Read : **Rules 162 to 169A of Chapter XV of Gujarat High Court Rules, 1993, regarding Destruction of Records.**

NOTICE

All concerned parties/Learned Advocates are hereby informed that parties leave documents and papers with the records of the following cases at their own risk and that such documents and papers are liable to be destructed in accordance with the Rules for the Destruction of Records under Chapter XV of the Gujarat High Court Rules, 1993.

Therefore, all concerned parties/learned advocates are hereby given notice that if they are desirous to get Certified Copy/Simple Copy or Original papers, which are not required to be preserved i.e. First Appeals, Cross-Objections, Second Appeals, Appeal from Orders, Civil Revision Applications, Civil Applications and Misc. Civil Applications alongwith its connected matters/IAs which are disposed of during the period from 01/01/2008 to 31/12/2020 of Civil side matters, as per attached list, they shall have to submit an application physically in the prescribed format (specimen attached) in the Chamber of Mr. Vinod Ramanlal Patel, Assistant Registrar/Court Master of Decree Department during the period from 29.08.2026 to 14.09.2026 during office hours. It is further notified that no applications for the supply of certified copies, simple copies, or original papers in respect of the aforesaid disposed matters shall be **accepted or entertained after 17.09.2026.**

The concerned learned Advocates/parties are hereby informed that they shall collect the Certified Copies, Simple Copies, or original papers pertaining to the said matters, which are not required to be preserved, on or before 17.09.2026, failing which the papers shall be destructed.

Mr. Vinod Ramanlal Patel, Assistant Registrar/Court Master of Decree Department shall verify all the pending applications for Certified Copy/Simple copy and clear the same before the work of destruction of aforesaid matters is carried out.

By Order of the Hon'ble Chief Justice

Date :27/08/2026

Registrar (Judicial)

Copy f.w.c. to :

1. Ms. M. J. Kikani, Additional Civil Judge and JMFC, Taluka Court Talaja, Bhavnagar, (Now Officer on Special Duty, on Order to work basis, In Charge of Scanning and Digitization Cell, High Court of Gujarat
2. The President/Secretary, Gujarat High Court Advocates Association.
3. Additional Government Pleader, Office of the Government Law Officers.
4. Additional Registrar (Civil)
5. I.T. Cell, for uploading on the Website and copy of Notice be sent to e-mail address of all registered learned advocate(s)/party-in-person(s)
6. Notice board concerned

APPLICATION FOR THE CERTIFIED COPY
[SPECIAL DESTRUCTION DRIVE]

ADVOCATE CLERK NAME : CODE : MOBILE NO. : SIGN :	NAME OF ADVOCATE : ADVOCATE CODE NO. : NAME OF THE PARTY IN PERSON : DATE : MOBILE NO. :

TO,
THE REGISTRAR,
HIGH COURT OF GUJARAT.

Sir,

Be pleased to direct the office to furnish me the Certified copy/ copies as per particulars mentioned in the format as under. :-

1.	Case No.	
2.	Whether party/Advocate is on Record or Third Party.	Advocate / Party-in-person / Third party
3.	Whether the case is pending or disposed of.	
4.	Coram (Court Name)	Honourable Mr./Ms./Mrs. Justice.
5.	Date of order / judgment.	
6.	Full details of the Documents, of which Certified copy is required.	
7.	Urgent / Ordinary	
8.	No. of copies required.	
9.	The amount of Deposit.	Rs.

Note : Third party / Advocate has to file Affidavit as per Rule 151 of The Gujarat High Court Rules, 1993.

I undertake that I will pay the deficit amount when this Certified Copy is ready.

Your Faithfully,

Advocate for the petitioner(s)/
Respondent(s) No.(s)/
Party in Person/ Third Party Advocate.

PLEASE AFFIX THE STAMP HERE	PLEASE AFFIX THE STAMP HERE	PLEASE AFFIX THE STAMP HERE	PLEASE AFFIX THE STAMP HERE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1	FA/160/1977	21/12/2010	THE MUNICIPAL CORPORATION FOR THE CITY OF AHMEDABAD,	GN DESAI	M/S. CHELARAM & SONS, A REG. PARTNERSHIP FIRM,BASHALAL HARLALDAS	KG SUKHWANI
2	FA/196/1977	20/04/2017	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	AGP (ASSISTANT GOVERNMENT PLEADER)	AISABEN ISMAIL WD/O ISMAIL HAJIBHAI TIMBAWALA,ABDUL GAFUR ISMAIL TIMBAWALA,ABDUL SATAR ISMAIL TIMBAWALA,MINOR ABDUL RASID ISMAIL TIMBAWALA THROUGH HIS GUARDIAN ABDUL GAFUR ISMAIL TIMBAWALA,ABEDABEN KASAMBHAI D/O ISMAIL HAJIBHAI,AMINABEN ABDULBHAI D/O ISMAIL HAJIBHAI,KULSUMBIBI ADAMBHAI D/O ISMAILBHAI HAJIBHAI,RUKHIABEN ISMAILBHAI,MOHANBHAI JETHABHAI PARMAR,NEW INDIA INSURANCE COMPANY	
3	FA/197/1977	20/04/2017	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	AGP (ASSISTANT GOVERNMENT PLEADER)	MANJULABEN D/O DAHYABHAI PATEL,MOHANBHAI JETHABHAI PARMAR,NEW INDIA INSURANCE COMPANY	
4	FA/301/1977	08/02/2011	NEW INDIA INS. CO. LTD.,	BR SHAH	AISABEN ISMAIL WD/O ISMAIL H. & ORS,	
5	FA/709/1977	31/01/2017	KOLI BAI RUPTI KALA,KOLI BAI SUNDAR KALA,BHIKHA RAM S/O DECEASED KOLI BAI MUNGLI KALA,KALU RAM S/O DECEASED KOLIBAI MUNGLI KALA,NAGA RAM S/O DECEASED KOLIBAI MUNGLI KALA,KARI RAM S/O DECEASED KOLIBAI MUNGLI KALA,SHUKA RAM S/O.DECEASED KOLIBAIMUNGLI KALA,RATAN RAM S/O.DECEASED KOLIBAIMUNGLI KALA,KOLI BAI HIRI KALA,KOLI BAI JAYANI KALA		KOLI PUNJA GHELA,Blank Name,KOLI GANGA MALDE,KOLI BAI RANI MALDE	
6	FA/845/1977	16/03/2017	SURESHCHANDRA BHAGVATISHANKAR JOSHI,	KETTY A MEHTA	THE COMMISSIONER AND ANOTHER,	
7	FA/992/1977	13/08/2008	DESAI TALJA KLAYAN,	BD SHAH	BHAGWATLAL MAGANLAL PATEL, A PARTNERSHIP FIRM,BHAGWATLAL MAGANLAL PATEL	VC DESAI
8	FA/1068/1977	10/11/2008	CHINUBHAI MANILAL SHAH,	UNSERVED EXPIRED (N)	NATVERLAL MANILAL SHAH,	NOTICE SERVED
9	FA/1223/1977	28/08/2008	NIRMALABEN JIVABHAI PATEL & 2,	PB MAJMUDAR	SAYABEN BHAILALBHAI PATEL & 1,	RAJNI H MEHTA
10	FA/37/1978	23/12/2010	GUJARAT PAPER MILLS LIMITED,	MR SN SHELAT	OCHHAVLAL KESHAVLAL,	
11	FA/51/1978	19/07/2010	MANEKSHA JAMSHEDJI GHEYARA,SORABJI RUSTOMJI KATPITIA,DOSABHAI D VARIAVA,ERACHSHA D KHANSAHEB,PIROJSHAH D GAIWALA,BAHADUR JAMSHEDJI DASTUR,PHIROZ HORMASJI WADIA,JAMSHEDJI G PAJNIGARA,PRESIDENT,PARSI PANCHAYAT MANEK JAMSHEDJI R	MRS KETTY A MEHTA	PUNDLIK BAPURAO,	NOTICE NOT RECD BACK
12	FA/113/1978	02/11/2009	DEEPAK A RAVAL NOW MAJOR IN PLACE OF ARVIND J.RAVAL,	(MR PV HATHI)	VIPIN J RAVAL.,NAYAN J RAVAL.,MANOJ J RAVAL.,MRUDULA A. RAVAL.,KALYANI V RAVAL.,RASHMI J RAVAL.	
13	FA/264/1978	02/12/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR GN DESAI)	KASHIBEN D/O. NATHALAL MULCHAND,	
14	FA/393/1978	30/12/2010	GOPALBHAI GOANATRA PATIL,		MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	NOTICE SERVED
15	FA/479/1978	07/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION.,	(MR MD PANDYA)	MRS. BHAGIRATHI GANAPATHY,MISS LATA GANAPATHY,MASTER SHRI RAM GANAPATHY,MASTER SHRI DHAR GANAPATHY,SHRI RAVJIBHAI PUNJABHAI OF ANAND DEPOT, BADGE NO. 2248,M/S. VYAS TRAVELS PRIVATE LIMITED,MR. JAGANNATH,M/S. GENERAL INSURANCE CO.	RULE SERVED,MR ARUN H MEHTA,MR RAJNI H MEHTA,MR PM THAKKAR
16	FA/480/1978	07/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION.,	(MR MD PANDYA)	MRS. LAXMI S. NAIR,MISS MINI S. NAIR,MISS MALLIKA S. NAIR,MASTER AJAY NAIR,RAVJIBHAI PUNJABHAI OF ANAND DEPOT, BADGE NO. 2248,M/S. VYAS TRAVELS PRIVATE LIMITED,SHRI JAGANNATH,M/S. GENERAL INSURANCE CO.	RULE SERVED,MR ARUN H MEHTA,MR RAJNI H MEHTA,MR PM THAKKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17	FA/568/1978	26/07/2013	ACHARYA TEJENDRAPRASADJI DEVENDRAPRASADJI,	MR JJ YAJNIK	CHARITY COMMISSIONER,SHARADAKUMARI W/O DEVENDRA-PRASADJI,RAGHVENDRAPRASADJI D PANDE,RAJENDRAKUMARI D. PANDE,SURENDRAKUMARI D PANDE,MAHANT DEVEHARANDASJI,JAYANTILAL B GOLWALA,KASHIBHAI KAKUBHAI PATEL,CHHANALAL S L PATEL,BRAHMACHARIJI RAMKRISHNADASJI,PARSHAD MADHAVSINGHJI BHAGAT,SWAMI KESHAVCHANDRADASJI,MAHANT HARINARAYANDASJI,SHASTRI NARAYANPRASADJI MAJOR,PARSHAD MOHBARSING BHAGAT,HARIBHAI H MAJOR,KASHIBHAI K PATEL,POPATLAL L PATEL,KESHAVLAL NAGARDAS KARBHARI,RAVJIBHAI D PATEL,FULABHAI A PATEL,GOVINDBHAI U PATEL,GOVINDBHAI A PATEL,MANSUKHBHAI R SHAH,MANILAL L BHALJI,PRANBHAI G PATEL,KHIMJIBHAI BHAGWANDAS PATEL,SHASTRI SWAMI SWYAMPRAKASHDASJ,KANTILAL JOITARAM PATEL,RAMANBHAI N PATEL,BRAHMCHARI RAMKRUSHANANDJI,PANDIT SWAMI LAXMANJIBANDASJI,PRASAD SHAMAL BHAGAT,SWAMI KRISHNA JIVANDAS GURU,KALIDAS LALOOBHAI PATEL,VISHNUBHAI NATHABHAI PATEL,LAVJIBHAI MASOTBHAI CHODHARI,CHATUBHAI J PATEL,GHANSHYAM JIYANDASJI,PRASHAD KHETSI EHAGAR	,NOTICE UNSERVED,(MR DN PATEL),(MR HB SHAH)
18	FA/577/1978	10/01/2011	MECHABHAI KUBERBHAI CHAVDA,PRAHLADBHAI K PATEL,GORDHANBHAI JOITARAM,MAFATLAL ISHVERLAL,CHATURBHAI PRAHLADGIRI,KESHAVLAL SENDHARAM	,DR SONIA HURRA	EKANATH PANDU,MANJULABEN EKNATH,VASANTLAL VAMANRAO,RAMESH VAMANRAO,KALUJI CHHAGANJI,SHAKRABHAI T ALIAS DALI CHAND,HARIBHAI RAMDAS PATEL	NOTICE SERVED,DELETED,MR KV SHELAT
19	FA/604/1978	07/07/2010	M/S. VYAS TRAVELS PVT.LTD.,MR.JAGANNATH C/O.VYAS TRAVELS PVT.LTD.	MR RAJNI H MEHTA	MRS. LAXMI S. NAIR,MISS MINI S. NAIR,MISS MALLIKA S. NAIR,MASTER AJAY NAIR,THE GUJARAT STATE ROAD TRANSPORT CORPORATION,SHRI RAVJIBHAI PUNJABHAI,M/S. GENERAL INSURANCE CO.	,RULE SERVED,MR ARUN H MEHTA,MR PM THAKKAR
20	FA/605/1978	07/07/2010	M/S.VYAS TRAVELS PVT.LTD.,MR.JAGANNATH C/O.VYAS TRAVELS PVT.LTD.	MR RAJNI H MEHTA	MRS. BHAGIRATHI GANAPATHY,MISS LATA GANAPATHY,MASTER SHRI RAM GANAPATHY,MASTER SHRI DHAR GANAPATHY,GUJARAT STATE ROAD TRANSPORT CORPORATION,SHRI RAVJIBHAI PUNJABHAI,M/S. GENERAL INSURANCE CO.	,RULE SERVED,MR ARUN H MEHTA,MR PM THAKKAR
21	FA/809/1978	19/09/2017	SATYANARAYAN RAMANAND HAVING DIED THRU HIS L/R,	(MR BHARAT J SHELAT)	NARANBHAI UGARCHAND,AMRUTLAL HEMABHAI,DAHYABHAI KALIDAS	
22	FA/836/1978	22/07/2010	PARI SHAILESHKUMAR GHANSHYAMBHAI,	(MR SB VAKIL)	HIRALAL B TRIVEDI & SONS.,SHARDAGAURI GIRISHCHANDRA TRIVEDI,RAMESHCHANDRA G TRIVEDI,ARVIND GIRISHCHANDRA TRIVEDI,DEEPAK GIRISHCHANDRA TRIVEDI,BHARAT GIRISHCHANDRA TRIVEDI,UDYAN GIRISHCHANDRA TRIVEDI,GIRISHCHANDRA HIRALAL TRIVEDI	NOTICE UNSERVED,MR PRAKASH K JANI,MS SALONI S GUPTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23	FA/889/1978	11/04/2008	THE STATE OF GUJARAT, NOTICE TO BE SERVED ON THE COLLECTOR,SALES TAX RECOVERY MAMLATDAR SHRI K.H. TRIVEDI	GOVERNMENT PLEADER	RAJNAGAR RICE & PULSE MILLS, PARTNERSHIP FIRM,SHRI MINUBHAI NARSINHBHAI PATEL, VAHIVATDAR & IN PERSONAL CAPACITY AS WILL OF D'CED NARSINHBHAI ,GAURIBEN D/O NARSINHBHAI DAHYABHAI PATEL,SAILESHBHAI MANUBHAI ,JAYESHBHAI MANUBHAI PATEL,KANTILAL NARSINHBHAI PATEL ,RAMANLAL NAGJIBHAI PATEL,KRUSHNAKUMAR RAMBHAI PATEL,SMT. RAJAJANBEN D/O MOTILAL BAVABHAI ,NARSHINHBHAI DAHYABHAI PATEL HEIRS OF PLAINTIFF NO 2 WHO EXPIRED DURING THE PENDENCY OF THE SUIT,SMT. LALITABEN D/O NARSINHBHAI DAHYABHAI PATEL,KAPILABEN D/O NARSINHBHAI DAHYABHAI ,MANHARLAL NARSINHBHAI PATEL	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR SN SHELAT
24	FA/1049/1978	16/03/2017	BACHUBHAI PUNABHAI,	MR RR TRIVEDI	KADVA LIMBA,MAGAN KADVA DESAI	NOTICE UNSERVED,MR PM THAKKAR
25	FA/1308/1978	12/02/2018	ECONOMIC TRANSPORT ORGNS.,	MR ARUN H MEHTA	KIKANI GORDHANDAS & CO.,BHAL PRADESH SPINNING MILLS,TEXWAY TRADERS	NOTICE NOT RECD BACK,NOTICE SERVED
26	FA/1332/1978	25/04/2017	NATWERLAL G MODI,	(MR RN SHAH)	SHANTILAL B CHATURVEDI,RAMPRASAD R CHOKSHI,MITHABHAI V THAKAR,ANANDILAL H PATEL,MAHESHCHANDRA B IHA,BAI LAXMI W/O S C PATEL	NOTICE NOT RECD BACK, (MR. JC SHETH)
27	FA/310/1979	22/12/2010	PANCH OF SARAIYA POLE,VRIJLAL MAGANLAL SHAH,KANAIYALAL VRIJLAL SHAH	NOTICE SERVED	AHMEDABAD MUNICIPAL CORPORATION,BHAGWANDAS AMRUTLAL NAIK	,SERVED BY RPAD (N)
28	FA/318/1979	21/12/2010	ASHOKBHAI MADHUSUDAN JOSHI,NAYANBHAI SURENDRA KAVISHWAR	MR SN SHELAT	RAMPRASAD DASHRATHLAL RAJA,THE CHARITY COMMISSIONER	GOVERNMENT PLEADER, (MR PV NANAVATI)
29	FA/319/1979	21/12/2010	ASHOKBHAI MADHUSUDAN JOSHI,NAYANBHAI SURENDRA KAVISHWAR	MR SN SHELAT	RAMPRASAD DASHRATHLAL RAJA,THE CHARITY COMMISSIONER	GOVERNMENT PLEADER, (MR PV NANAVATI)
30	FA/330/1979	11/04/2008	MANEKLAL AMRITLAL GAJRAWALA, SINCE DECD. BY HIS HEIRS,CHAMPABEN W/O MANEKLAL AMRITLAL, FOR SELF & AS HEIR OF DECD. APPELLANT NO. 1,VIMALBHAI MANEKLAL GAJRAWALA, FOR SELF & AS HEIR OF DECD. APPELLANT NO. 1,SHIRISHKUMAR VIMALBHAI GAJRAWALA, OR SELF & AS HEIR OF DECD. APPELLANT NO. 1,AJITBHAI MANEKLAL GAJRAWALA, OR SELF & AS HEIR OF DECD. APPELLANT NO. 1	MR DS SHAH	CHUNILAL SOMABHAI RANA, DIED DURING THE PENDENCY OF THE SUIT, BY HIS HEIRS,SHANTABEN WD/O CHUNILAL SOMABHAI RANA,SUBHADRABEN CHUNILAL,MINOR MANJULABEN CHUNILAL,MINOR HASABHAI ALIAS HASMUKHLAL RANA, MINORS NOS. 1.3 & 1.4 BY THEIR GUARDIAN MOTHER RES. NO. 1.1,KESHAVLAL SOMABHAI RANA,HIRABHAI SOMABHAI RANA	,MR AJ MEMON

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31	FA/488/1979	22/06/2017	BHIMJIBHAI KESHAVBHAI,PANCHOLI BACHUBHAI NARANBHAI,PURANI DEONANDANDASJI GURU,PURANI VISHWAPRAKASHDASJI GURU,PURANI SWAYAMPRAKASDASJI GURU (TRASNPOSE FROM RESPONDENT 12),PURANI NARAYANPRIYADASJI GURU (TRANSPOSE FROM RESPONDENT 21)	NOTICE UNSERVED,MR PRASHANT G DESAI,(MR HB SHAH),MR AS ASTHAVADI	DECEASED SHRI ACHARYA NARENDRAPRASADJI ANANDPRASADJI,AJENDRAPRASADJI NARENDRAPRASADJI PANDE-HEIRS OF N A ACHARYA,LALITADEVI NARENDRAPRASADJI PANDE,ARUNABEN NARENDRAPRASADJI PANDE,KOTHARI MOHANPRASADDASJI GURU LAXMIPRASADDASJI,BRAHMCHARI KRISHNAPRIYANANDJI GURU JAYANANDJI,KOTHARI SHAMJI BHAGAT GURU RANCHHOD BHAGAT,LALJIBHAI LAKHMANBHAI PATEL,LAXMANBHAI THAKARSHI,CHARITY COMMISSIONER,PURANI HARIKRASHANDASJI GURU,BHANDARI DHARMJIVANDASJI GURU,PURANI BHAKTIKESHAVDASJI GURU GOPALCHARANDASJI,PURANI BHAKTITANYADASJI GURU,PURANI SWAYAMPRAKASDASJI GURU (TRANSPOSE AS APPELLANT NO.5),BRAHMCHARI PURANI DINESHWARAN-ANDJI GURU JAYNANDJI,PARSHAD DEVSHI BHAGAT GURU BHAGWAN BHAGAT,KHACHAR BHANBHAI NAJIBHAI,KHACHAR NANKUBHAI BAVABHAI,PURANI BALKRASHNANANDJI GURU,SWAMI ISHWARANANDJI GURU,SWAMI GANSHYAMDASJI GURU,S P GANSHYAMPRASADDASJI GURU,PURANI NARAYANPRIYDASJI GURU (TRANSPOSE AS APPELLANT NO.6),SWAMINARAYANMUNIDASJI GURU,B P NARAYANPRIYADASJI,BHAVSAR CHUNILAL GIRDHARBHAI,MISTRI PRABHUDAS CHHAGANLAL,PATEL PARSHOTTAM MEGHAJI,PATEL NAGJI MADHA,PATEL MOTIBHAI KARAMSHI,PATEL MAGJIBHAI MAKODBHAI,MISTRI LALJI NARSHI,PURANI PRAMPRAKASHDASJI GURU,PURANI KASHAVCHARANDAS GURU,SWAMI NARAYANVALLABHADAS GURU,PURANI DEVANDANDAS GURU,SWAMI NIRANNAMUKTDAS GURU,PATEL DEVRAJBHAI JIVRAJBHAI,PATEL NATHABHAI THAKARSHIBHAI,PATEL NARANBHAI HARIBHAI,PATEL ODHAVJIBHAI VASHARAMBHAI,PATEL MAVJIBHAI VASHARAMBHAI,PATEL DHARAMSHIBHAI JETHABHAI,SHAH MANILAL DAYABHAI,PATEL NAGAJIBHAI NARANBHAI,PATEL CHHAGANBHAI KESHAVBHAI,BOARD OF TRUSTEES-LAXMINARAYANDEV TEMPLE OF VADATAL,KOTHARI SWAMI SHREEVALLABHDASJ,BRAHMCHARI PURANI RAMKRISHNA,PARSHAD SHRI VIPUL BHAGAT,PRASHAD SHRI ASHWIN BHAGAT,,GOPINATHJI DEV MANDIR TRUST,BRAMHACHARI GYANPRAKASHANANDI ISHWARANANDI,GORDHANBHAI LAKHABHAI TRUSTEE,,HARIBHAI NANJIBHAI BHIMANI,	,GOVERNMENT PLEADER,NOTICE SERVED,(MR PM RAVAL),MS BK VAKHARIA,MR CHIRAG B PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32	FA/489/1979	22/06/2017	BOARD OF TRUSTEES-LAXMINARAYANTEMPLE AT VADTAL,	MR MRUGEN K PUROHIT	BHIMJIBHAI KESHAVBHAI,PANCHOLI BACHUBHAI NARANBHAI,PURANI DEONANDANDASJI GURU,PURANI VISHWAPRAKASHADASJI GURU,ACHARYA SHRI NARENDRAPRASAD,KOTHARI MOHANPRASADDASJI GURU,BRAHMACHARI KRISHNAPRIYANANDJI,KOTHARISHAMJI BHAGAT GURU,LALJIBHAI LAKHMANBHAI PATEL,LAKHAMANBHAITHAKARSHI,BRAHMACHARI KRISHNAPRIYANANDJI,KOTHARISHMJI BHAGAT GURU,BHANDARI DHARMJIVANDASJI GURU,PURANI BHAKTITANYADASJI GURU,PURANI BHAKTITANYADASJI GURU,PURANI SWAUYAMPRAKASHDASJI,BRAHMCHARI PURANI DINESHWARAN-ANDJI,PARSHAD DEVSHI BHAGAT GURU,KHACHAR BHANBHAI NAJIBHAI,KHACHAR NANKUBHAI BAVABHAI,PURANI BALKRASHNANDJI GURU,SWAMI ISHWARANANDJI GURU,SWAMI GANSHYAMDASJI GURU,S P GANSHYAMPRASADDASJI,PURANI NARAYANPRIYADASJI GURU,SWAMINARAYANANIDASJI GURU,B P NARAYANPRIYADASJI GURU,BHAVSAR CHUNILAL GIRDHARBHAI,MISTRI PRABHUDAS CHHAGANLAL,PATEL PARSHOTTAM MEGHAJI,PATEL NAGJI MADHA,PATEL MOTIBHAI KARAMSHI,PATEL NAGJIBHAI MAKODBHAI,MISTRI LALJI NARSHI,PURANI PREMPRAKASHDASJI GURU,PURANI KESHAVCHARNDAS GURU,SWAMI NARAYANVALLABHDAS GURU,PURANI DEVANANDANDAS GURU,NIRANAMUKTDAS GURU,PATEL DEVRAJBHAI JIVRAJBHAI,PATEL NATHABHAI THAKARSHIBHAI,PATEL NARANBHAI HARIBHAI,PATEL ODHAVJIBHAI VASHRAMBHAI,PATEL MAVJIBHAI VASHRAMBHAI,PATEL DHARAMSHIBHAI JETHABHAI,SHAH MANILAL DAYABHAI,PATEL NAGAJIBHAI NARANBHAI,PATEL CHHAGANBHAI KESHAVBHAI,KOTHARI SWAMI SHREE VALLABH-DASJI,BRAHMCHARI PURANI,CHARITY COMMISSIONR	,GOVERNMENT PLEADER,NOTICE SERVED,(MR KG VAKHARIA)
33	FA/614/1979	10/12/2010	SAMPAT CHHOTALAL,	MR KG SHETH	REGIONAL DIRECTOR,	MR HEMANT S SHAH
34	FA/684/1979	07/05/2008	JYOTIBEN R JAIN,	NOTICE UNSERVED	UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD,J RIKHAVCHAND	DELETED,(MR PV NANAVATI)
35	FA/746/1979	09/05/2008	NAVALKISHOR JAGANNATH SONI,	(MR MD PANDYA)	SHANTILAL LALLUBHAI VATNDAR,JETMAL MOTAJI SONI,PARSOTTAM SHANKERLAL SONI,MOHANLAL CHUNILAL SONI	NOTICE UNSERVED,MR BA SURTI
36	FA/762/1979	21/12/2010	BHARATKUMAR KANJIBHAI MINOR THR'HIS GUARDIAN.,	NOTICE UNSERVED	SUMARA SALIM AHMED,MUKUND AUTOMOBILES,HANSRAJ K PATEL	
37	FA/812/1979	04/07/2011	NAVINCHANDRA NATHALAL SHAH,	MR KS SHUKLA,MS ARCHANA R ACHARYA	M/S CONTINENTAL INDUSTRIES, A PARTNERSHIP FIRM,	MR UNMESH D SHUKLA
38	FA/832/1979	08/07/2008	SUDARSAN TRADING CO.LTD.,	MR SHIRISH JOSHI	JAYANTILAL MOHANLAL MODI,NATHUR GURNANI S/O VENSIMAL NANIKRAM GURNANI,DEVENDRA S DAVE	SERVED BY AFFIX(N)
39	FA/930/1979	20/12/2010	RAMASHUDBHAD RAMAWATAR,	MS ASHA H GUPTA	THE EMPLOYEES' STATE INSURANCE CORPORATION,	
40	FA/932/1979	21/12/2016	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NALIN KANTILAL SHAH,PROPRIETOR OF FIRM STYLED RAMESHCHNADRA VADILAL,	MR SI NANAVATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41	FA/935/1979	02/12/2015	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	(MR GN DESAI)	PANNACHAND MOHANLAL SHAH,DR. MAHENDRAKUMAR PANACHAND,KUSUMBEN PANACHAND SHAH,PUSHPALATABEN PANACHAND SHAH,KACHRABHAI NATHALAL SHAH,RAMANLAL JAYCHANDBHAI,JAGDISH RAMANLAL,JITENDRA RAMANLAL,PRAVIN RAMANLAL,DINESH RAMANLAL,MRUDULA RAMANLAL,UMA RAMANLAL,BAI KAILAS WD/O RAMESH R,VEENABEN RAJNIKANT,HEMANTKUMAR RAJNIKANT,BHARTIBEN RAJNIKANT,BABUBHAI ALIAS DHANVANT L.,NANABHAI LILACHAND	
42	FA/1086/1979	13/12/2010	OFFICIAL RECEIVER,	NOTICE SERVED,MR PV NARAYANAN	SWAMINARAYAN JWELLERY MART AND OTHERS,	
43	FA/1208/1979	02/05/2017	MESSRS PARESH STORES,	MR AR THACKER,SHIVANGA THACKER	SINDHI MURAJMAL THARUMAL,HEIRS OF JANSARI HANSRAJ LADHA,MURIBAI WIFE OF JANSARI HANSRAJ LADHA,JANSARI MULSHANKER HANSRAJ,JANSARI NAROTTAM H,JANSARI KANAYALAL HANSARAJ,JANSARI INDUMATHI HANSRAJ	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR JM ACHARYA)
44	FA/1234/1979	09/12/2015	H D KARAMCHANDANI,		THE MUNICIPAL CORPORATION OF AHMEDABAD,	
45	FA/1328/1979	27/08/2008	ALKA CERAMIC INDUSTRIES,	MR BR PARIKH	JAYBHARAT TRADING CO.,	NOTICE SERVED
46	FA/1363/1979	16/11/2010	MOHIUDDIN GULAMHUSAIN DHBHOWALA,MOHAMADUMAR GULAMHUSAIN DABHOIWALA,ABDULRAHIM GULAMHUSAIN DABHOIWALA	(MR MD PANDYA)	ALLARAKHA IBRAHIM GHANCHI,USMANGANI SULEMANBHAI MEMON,RAMJIBHAI DALSUKHBHAI RANA,GUJARAT LINKERS & COMPANY,ABDUL RAZAK GULAMSUSAIN DABHOIWALA	,MR KH DAMANI
47	FA/1364/1979	17/07/2008	ANIS MOHIUDDIN DABHOIWALA,MUSTAKAHEMAN M DABHOIWALA,MAHEBUB ABDUL RAZAK DABHOIWALA	NOTICE SERVED	MAHAMADBHAI J MALAD,IBRAHIMBHAI GULAMRASUL SHAIKH,CHIMANLAL H PATEL,ALLARAKHABHAI KARIMBHAI GANCHI,GUJARAT LINKERS & CO. DELETED AS PER COURT ORDER,ABDUL RAZAK GULAM H DELETED AS PER COURT ORDER	DELETED,MR MC BHATT,MR KH DAMANI
48	FA/1459/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	MAHENDRA MILLS LTD,,	
49	FA/1460/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS,	
50	FA/1461/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS THROUGH ITS PARTNER,	
51	FA/1462/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS,,	
52	FA/1463/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS,	
53	FA/1464/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS,,	
54	FA/1465/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS,	
55	FA/1466/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,,	(MRS MAUNA M BHATT)	PARSHWANATH LAND ORGANISERS THROUGH ITS PARTNER,	
56	FA/1467/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	SHRI NARENDRAKUMAR PHULCHAND PARIKH,SMT.KALINDI NARENDRAKUMARBHAI PARIKH,JOGENDRA NARENDRAKUMAR PARIKH,HEMAT NARENDRAKUMAR PARIKH,ARVIND NARENDRAKUMAR PARIKH,ARUN NARENDRAKUMAR PARIKH,SMT. KANANBEN NARENDRAKUMAR PARIKH	
57	FA/1468/1979	02/08/2018	THE COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)	SHRI SHAILESH JAYENDRA VANKANI (MINOR),	
58	FA/1481/1979	13/05/2008	SUBH TAXTILES AHMEDABAD.,	NOTICE UNSERVED	MESSRS SHAH CHAGANLAL CHUNILAL,	NANAVATI ASSOCIATES

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59	FA/1493/1979	04/07/2011	NAVINCHANDRA N SHAH,	(MR SB VAKIL),MS ARCHANA R ACHARYA	CONTINENTAL INDUSTRIES,POONAMCHAND F SHAH,MAHESH POONAMCHAND SHAH,KIRIT POONAMCHAND SHAH	NOTICE SERVED,MR UNMESH D SHUKLA
60	FA/1531/1979	11/04/2008	SWAMI SHRI BHAGWATACHARYA SMARAK TRUST BY ITS TRUSTEES:,MAHANT SHRI RAMCHARANDASJI GURU SURYAPRAKASHJI,SHRIMAN AYODHYADASJI PURSHOTTAMDASJI,MAHAMANDLESHWAR SWAMINARAYANDASJI GURU SHRI GANGADASJI MAHARAJ,MAHANT BALBHADRADASJI,NATWARLAL LALLUBHAI THAKKER,HARIBHAI VITTHALDAS PANCHAL,HARIKRISHNA CHHAGANLAL SHAH,TRAMBAKLAL TULSIDAS PATEL,CHANDANBEN MADHAVJI PARMAR,JAYADEVI TRAMBAKLAL PATEL,CHIMANLAL BHAILAL THAKKAR,MANDLESHWAR PANDIT SHRI BRIJBIHARI SARANJI(RAJIV),MAHANT RAMBHAGAT SWAMI BALARAMDASJI GURU SHRI RAMDASJI MAHARAJ,MAHA MANDLESHWAR SWAMI TULSIDASJI GURU MAYARAMDASJI MAHARAJ,TRANSPOSED AS RESPONDENT AS PER LAST ORDER,MAHAMANDLESHWAR MAHANT SHRI SAVDIDASJI MAHARAJ@ SARVESHWERDASJI BHARATDASJI,MAHAMANDLESHWAR MAHANT SHRI RAMCHANDRADASJI MAHARAJGURU SHRI RAMKUMARDASJI,SHRI AMBALAL PURSHOTTAMDAS SHAH	DELETED,(MR MD PANDYA)	SURYAKANT MADMODARDAS SADHU,DAHYABHAI CHIMANLAL MODI,MAHAMANDLESWER MAHANT SHRI PREMDASJI MAHARAJ,MAHAMANDLESWER MAHANT SHRI MOTIAMAM GHEEKANTA	
61	FA/1532/1979	11/04/2008	SWAMI BHAGWATACHARYA SMARAK TRUST THRO' TRUSTEES,MAHANT RAMSHARANDASJI GURU SURYAKANTDASJI,AYODHYADASJI PURSHOTTAMDASJI,MAHAMANDLESHWAR SWAMINARAYANDASJI GANGADASJI MAHARAJ,MAHANT BALBHADRADASJI,NATWARLAL LALLUBHAI THAKKER,HARIBHAI VITHALDAS PANCHAL,HARIKRISHNA CHHAGANLAL SHAH,TRAMBAKLAL TULSIDAS PATEL,CHANDBEN MADHAVJI PARMAR,JAYDEVI TRAMBAKLAL PATEL,CHIMANLAL BHAILAL THAKKER,MANDLESHWAR PANDIT BRIJBIHARI SARANJI (RAJIV),MAHANT RAMBHAGAT SWAMI BALARAMDASJI,MAHA MANDLESHWAR SWAMI TULSIDASJI GURU MAYARAMDASJI MAHARAJ,MAHAMANDLESHWAR MAHANT SAVAIDASJI MAHARAJ @ SARVESHVERDASJI,MAHAMANDLESHWAR MAHANT RAMCHANDRADASJI MG RAMKUMARDASJI,AMBALAL PURSHOTTAMDAS SHAH	(MR MD PANDYA)	SURYKANT DAMODARDAS SADHU,SAHYABHAI CHIMANLAL MODI,MAHAMANDLESHWER MAHANT SHRI PREMDASJI,MAHAMANDLESHWER MAHANT SHRI SHIYARAMDAS	
62	FA/1640/1979	24/01/2011	SPECIAL LAND ACQUISITION O OFFICER,	GOVERNMENT PLEADER	MANIBEN SUKABHAI RANCHOD DECD.THR' HEIRS,PUNJIYA MANI SUKHA ALIAS BHAIJI DASHRATH,KANTI DASHRATH,MANU DASHRATH	
63	FA/96/1980	02/09/2008	ABDULKARIM ZARIFKHAN,	FRESH NOTICE REQD(N)	BANUBIBI D/O ZARIFKHAN Z.,JAHANGIRKHAN ZARIFKHAN,JINATBIBI D/O ZARIFKHAN Z.,KUBARBIBI D/O ZARIFKHAN Z.,AMINABIBI D/O ZARIFKHAN Z.,TAJBIBI D/O ZARIFKHAN Z.	NOTICE SERVED
64	FA/207/1980	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR GN DESAI)	MAKUL RASULMIYA THROUGH HIS NATURAL GUARDIAN,	NOTICE NOT RECD BACK
65	FA/282/1980	24/04/2008	BAI JAHOORANBIBI,SARFUDDIN HAJI SAMSUDDIN.	NOTICE SERVED	HAJI NOORMOHMAD HAJINABIBAKSH,BAI RASHIDA WDO HAJI NOORMOHMAD HAJI NABIBAKSH,HAJI YUSUFBHAI HAJI NOORMOHMAD,MOHMAD YUNUS HAJI NOORMOHMAD,MOHMADALI HAJI NOORMOHMAD,MOHMAD IQBAL HAJI NOORMOHMAD,MOHMAD HARUN NOORMOHMAD,MOHMAD BASHIR HAJI NOORMOHMAD,MOHMAD SABBIR HAJI NOORMOHMAD,BAI KULSUM HAJI NOORMOHMAD,BAI NOORA HAJI NOORMOHMAD,BAI RABIA HAJI NOORMOHMAD,KULSUMBIBI D .O.SAMSUDDIN HAJI MIRABUX	
66	FA/399/1980	11/04/2008	SAMANDARKHAN GULDAKHAN,	MR AJ MEMON	HAZARAT HAJI SAIYAD HAJI NAARULLA HEBTULLA SINCE DECD.,	(MR BHARAT J SHELAT)

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67	FA/474/1980	23/09/2009	MANIBEN WD/O SHANABHAI BANABHAI(DECD.THROUGH THE LRS),BABUBHAI DHULABHAI SOLANKI NEPHEW OF DCCD.MANIBEN S.SOLAN	MR NK MAJMUDAR,	CHAGANBHAI @ SOMABHAI KALIDAS RATHOD,RAMESHBHAI G SEVAK,UNITED INDIA INSURANCE CO LTD	MR VIBHUTI NANAVATI
68	FA/523/1980	06/10/2008	HARFULBHAI RAMCHAND,	UNSERVED EXPIRED (N)	THAKORESINH GYARSIRAM,	UNSERVED EXPIRED (N)
69	FA/524/1980	07/07/2008	CHAMPAKLAL HIRALAL MEHTA,	MR NK MAJMUDAR	AHMEDABAD MUNICIPAL CORPORATION,	MR SN SHELAT
70	FA/540/1980	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,BACHUMAL UTTOMAL SHINDHI,DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL)	AYESHBIBI W/O. IBRAHIMKHAN PATHAN,SAKINABIBI WD/O IBRAHIMBHAI MODASIA,UNITED INDIA FIRE AND GENERAL INSURANCE CO.	NOTICE SERVED,(MR MI PATEL)
71	FA/541/1980	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,BACHUMAL UTTOMAL SHINDHI,DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL)	AYESHBIBI W/O. IBRAHIMKHAN PATHAN,SAKINABIBI WD/O IBRAHIMBHAI MODASIA,UNITED INDIA FIRE AND GENERAL INSURANCE CO.	NOTICE SERVED,FRESH NOTICE REQD(N)
72	FA/542/1980	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,BACHUMAL UTTOMAL SHINDHI,DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL)	AYESHBIBI W/O. IBRAHIMKHAN PATHAN,SAKINABIBI WD/O IBRAHIMBHAI MODASIA,UNITED INDIA FIRE AND GENERAL INSURANCE CO.,MINOR ZULFIKAR ISMAILBHAI,MINOR JINNAT ISMAILBHAI,SAKINABIBI WD/O.IBRAHIMBHAI MODASIA,UNITED INDIA FIRE AND GENERAL INSURANCE CO.	MR BG PATEL,(MR MI PATEL)
73	FA/543/1980	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,BACHUMAL UTTOMAL SHINDHI,DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL)	ZUBEDABEN WD/O.GULAMHUSSAIN GAFURBHAI BANDI,KHATUBEN WD/O GFURBHAI B BANDI,MOHMAD ISHAK GAFURBHAI BANDI,SAKINABIBI WD/O. IBRAHIMBHAI MODASIA,UNITED INDIA FIRE AND GENERAL INSURANCE CO.	MR BG PATEL,(MR MI PATEL)
74	FA/581/1980	18/07/2008	SHIVRAM JOITARAM PATEL,	NOTICE UNSERVED	HIMATLAL VADILAL,MILLS CLOTH CENTRE DELETED AS PER COURT ORDER,AMRUTLAL J PATEL,DASHRATH RAM JIVRAM PATEL	DELETED,RULE UNSERVED
75	FA/606/1980	03/12/2010	SHRI RASIKLAL RAMLAL ZAVERI,	SB VAKIL	SHRI CHIMANLAL JOITARAM THAKKAR,VIDYAGAURI D/O BECHARDAS MOHANDAS ,SHRI KAMALNAYAN RASIKLAL ZAVERI,DEVYANI RASIKLAL ZAVERI	,(MR SURESHM SHAH)
76	FA/662/1980	21/06/2017	DARJI SAVJI ARJAN,	UNSERVED EXPIRED (N)	DARJI VALJI ARJAN,BAI SANTOKBEN BHAGWANJI,RATILAL LAKHAMAN,LALITABEN LAKHAMAN,KANTABEN LAKHAMAN DARJI,DIWALIBEN LAKHAMAN,KESARBEN ARJAN DARJI,AMRUTBEN ARJAN DARJI,JAMNABEN ARJAN DARJI	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
77	FA/680/1980	21/07/2010	SHANTILAL I THAKKAR DECD.THROUGH THE LRS,SMT.SHANTIBEN SHANTILAL THAKKAR,SMT.DR.SURYA SHANTILAL THAKKAR,KUM.BHARTI SHANTILAL THAKKAR,KISHORE SHANTILAL THAKKAR,ASHWIN SHANTILAL THAKKAR,KUM.TARUNA SHANTILAL THAKKAR,RENUKA SHANTILAL THAKKAR	(MR HV PUJARA)	A'BAD ELCTROCITY CO.LTD,HEMDAS B PATEL DECD.THROUGH THE LRS	MR AM BUKHARI,(MR HB SHAH)
78	FA/692/1980	16/12/2015	SPECTRUM COMMERCIAL CENTRE,	NOTICE SERVED	A'BAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI
79	FA/747/1980	28/08/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD,	MR ARUN H MEHTA	MOHANLAL HANSRAJ GURJAR,RUKHIBEN KHILURAM,PRATAPSINH NATHUSINH,A C SHAH,RAJUBA D/O GOBSINH JAWANSING	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,(MS KALPANA R SHAH)
80	FA/751/1980	26/08/2010	THE ORIENTAL FIRE & GENERAL INSURANCE CO.LTD,	MR ARUN H MEHTA	MOHANLAL HANSRAJ GURJAR DELETED,RUKHIBAI KHILURAM,PRATAPSINH NATHUSINH,ARVINDBHAI CHUNIBHAI SHAH,BECHARIRY D M	
81	FA/754/1980	23/06/2008	RAM MANOHAR A VISHWAKARMA,	(MR. JC SHETH),(MR CP JADHAV)	UNION OF INDIA,MR. R.K. MISHRA, OR HIS SUCCESSOR IN OFFICE OF THE DIVISIONAL SUPERINTENDENT, WESTERN RAILWAY	NOTICE SERVED
82	FA/815/1980	11/04/2008	OMPRAKASH RAMRATAN CHORASIA,VINODBABU RAMRATAN CHORASIA,RAMRATAN SUKHNANDAN CHORASIA	RN SHAH	NATVARLAL JOITARAM,	DS AFF.NOT FILED (N)

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83	FA/879/1980	07/08/2008	HARJIVANDAS & COMPANY,	NOTICE SERVED	GUJARAT KAMDAR SAHAKARI MANDALI LTD.,AVNENDRA MANUBHAI VYAS	(MR PM RAVAL),MR HIREN K SHAH
84	FA/881/1980	21/12/2010	SANTOSH BENEFIT PRIVATE LTD,	MR MANISH S SHAH	MULCHAND KHATANMAL KEVALANI,KHANCHAND VELMAL VASVANI,GURUMUKHDAS LALCHAND HARUMALANI	
85	FA/963/1980	08/07/2011	SHANKARABHAI PARSHOTTAM,RASIKLAL BAHECHARBAHI PATEL	SERVED BY AFFIX(N),(MR MB GANDHI),MR CHINMAY M GANDHI	MAHANT SHRI KASHIRAM GURU QURSHOTTAMDAS.,THAKORE TALAJI MANGAJI & L.RS.,BHIKHIBEN MANGAJI,THE CHARITY COMMISSIONER	,MR MEHUL S SHAH
86	FA/1016/1980	22/03/2017	MATHURBHAI BHIKHABHAI (DECED THROUGH HIS LRS),DHANIBEN MATHURBHAI TALPADA WD/O DECEASED MATHURBHAI,DINESHBHAI MATHURBHAI TALPADA S/O MATHURBHAI	MR NK MAJMUDAR,(MR PB MAJMUDAR)	CHHAGANBHAI ALIAS SOMABHAI KALIDAS RATHOD,RAMESHBHAI GOVINDBHAI SEVAK,THE UNITED INDIA INSURANCE CO.	,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI
87	FA/1017/1980	23/09/2009	RAVJIBHAI D SOLANKI,	NOTICE NOT RECD BACK, (MR PB MAJMUDAR)	CHHAGANBHAI @ SOMABHA KALIDASRATHOD,R G SEVAK,UNITED INDIA INSURANCE CO.LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI
88	FA/1022/1980	15/11/2010	DHIRAJLAL N GANATRA,PCHHAVLAL M PARIKH,VASUDEV G PANDYA,NAVINCHANDRA HIRALAL SHAH	MS JIRGA D JHAVERI	STATE OF GUJARAT,V T SHUKLA,GUJARAT PUBLIC SERVICE COMMISSIONER	GOVERNMENT PLEADER
89	FA/1054/1980	24/04/2008	HUSANABIBI D/O ABDULREHMAN NURBHAI,	MR KV SHELAT	SIRHJUDDIN PIRBHAI SHAIKH DECDTHRO' HEIRS,KHATIJABIBI WD/O SIRAJUDDIN PIRBHAI,KAMRUDDIN SIRJAJUDDIN PIRBHAI,SUGRABIBI SIRAJUDDIN PIRBHAI,HANIFABIBI SIRAJUDDIN PIRBHAI,FATAMABIBI SIRAJUDDIN PIRBHAI,CHANDBIBI SIRAJUDDIN	NOTICE UNSERVED
90	FA/1082/1980	18/07/2008	SAIYADNA MOHMED BURHANUDDIN,	(MR MB GANDHI)	HERIS OF MOHMED SAFI IBRAHIM,TARABAI WD/O MOHMEDSAFI HAKIM,AKHTARHUSAIN MOHMADASAFI,RAZIABANU MOHMADSAFI,SHIRINBANU MOHMADSAFI,ALIZABANU MOHMAD SAFI,HAMIDABANU MOHMADSAFI,AKHTARHUSAI MOHMAD SAFI	NOTICE SERVED,MR AJ MEMON
91	FA/1083/1980	18/07/2008	HIS HOLINESS SAYADNA MOHMAD BURHANUDDIN SAHEB,	(MR MB GANDHI)	MOHMED SAFI IBRAHIM DECD. THROHEIRS,TARABAI WD/O MOHMADSAFI IBHAHIM HAKIM,AKHTARHUSSAIN MOHMADSAFI DECD.THROUGH THE LRS,RAZIABANU MOHMADSAFI,SHIRINBANU MOHMADSAFI,ALIZABANU MOHMADSAFI,HAMIDABANU MOHMED SAFI DECD.THROUGH THE LRS,AKHTARHUSSAIN MOHMEDSAFI	,MR AJ MEMON
92	FA/1147/1980	21/12/2010	MUNICIPAL CORPORATION OF THE,	(MR GN DESAI)	D/D. PARIKH KANTILAL POPATLAL SINCE D/D/ BY HIS HEIRS:,SHAKUNTALABEN WD/O KANTILAL POPATLAL.,ANIL KANTILAL PARIKH,NAINESH KANTILAL PARIKH,PATEL MADHAVLAL PRANJIVANDAS D/D SENDING PROCEEDINGS THROUG,UMIYABEN MADHAVLAL WD/O MADHAVLAL PRANJIVANDAS.,NARENDRAKUMAR MADHAVLAL,SAUDAMINIBEN MADHAVLAL DAU/O MADHAVLAL PRANJIVANDAS.,MAGANLAL PUNJAJI DIED PENDING PROCEEDINGS THROUGH HIS HEIRS:,DHARMIBEN WIDOW OF MAGANLAL PUNJAJI,PANAJI KANAJI ALIAS PANAJI BHINAJI,BAI BABI NAVAJI WIDOW OF NAVAJI MAYJI.,D/D. MOTILAL GOVINDLAL SINCE DECEEISED BY HIS HEIRS:,JIVANTIBEN WIDOW OF MOTILAL,PONCHAJI RAMAJI SINCE D/D. BY HIS HEIRS:,JETHAJI POCHAJI,PREMILABEN WIDOW OF POCHAJI JETHAJI SINCE BY HIS HEIRS:,RANCHODJI PONCHAJI,JETHAJI PONCHAJI,PRATAPJI PONCHAJI,HIRAJI KESHRAJI DIED PENDING PROCEEDING THROUGH HIS HEIRS:,BABU HIRAJI.,DHANIBEN WIDOW OF HIRAJI KESHRAJI	

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93	FA/1192/1980	24/04/2008	CHIMANDAS VITHALDAS,	MS MAYA N BHAVNANI	MOHANDAS GHEHIMAL DELETED AS PER COURT ORDER,MOHANDAS GEHIMAL,BHERUMAL THOMAIMAL,GEHIMAL THOMAIMAL	FRESH NOTICE REQD(N),DELETED
94	FA/1209/1980	24/11/2016	AHMEDABAD MUNI. CORPORATION,	MR PRASHANT G DESAI	SHUBHSAGAR COTTON MILLS PVT. LTD.,	RULE SERVED
95	FA/1210/1980	30/03/2017	A'BAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	SHUBHSAGAR COTTON MILLS PVT. LTD.,	NOTICE UNSERVED
96	FA/1211/1980	24/11/2016	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	SHUBHASAGAR COTTON MILLS PVT.LTD.,	RULE SERVED
97	FA/1212/1980	24/11/2016	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	THE SHUBSAGAR COTTON MILLS PVT.LTD,,	RULE SERVED
98	FA/1215/1980	24/04/2008	RAMKRUSHNA ROLLER FLOUR MILLS,PATEL RAJNIKANT NARANDAS AND BROTHERS,RAJNIKANT NARANDAS PATEL,ARUNKUMAR NARANDAS PATEL,SUBODHCHANDRA NARANDAS PATEL	MR BG PATEL	BALDEVBHAI DOSABHAI'S FIRM,OFFICIAL RECEIVER APPOINTED ININSOLVENCY PETITION NO.11/73.	NOTICE SERVED
99	FA/1237/1980	04/02/2011	B.RAC & CO.,	MR VS PARIKH	KESHVLAL JIJBHAI PATEL MINOR,BARTKUMAR KESHVLAL PATEL,RAMANLAL KESHVLAL PATEL,RAJESHBHAI RAMANLAL PATEL	
100	FA/1246/1980	22/06/2010	RATANBEN BHAGWANJI,NATVERLAL BHAGWANJI,DEEPAK BHAGWANJI	(MR SURESHM SHAH)	AMARSINH MOTISINH @ AMRAJI MOTIJI,PUNMAJI SWARUPJI CHAUDHARI,ORIETNAL FIRE & GENERAL INSURANCE CO.LTD.,DINESHKUMAR BHAGWANJI	NOTICE SERVED,MR KK NAIR
101	FA/1295/1980	24/04/2008	BHALCHANDRA @ NANUBHAI N BHATIDECEASED,PADMABEN BHAICHANDRA BHATT,GIRISH BHALCHANDRA BHATT,RASESH BHALCHANDRA BHATT,VISHWAS BHALCHANDRA BHATT,YASHKUMAR BHALCHANDRA BHATT	(MR PM RAVAL)	SHRINIVAS D BHATT,BHANUMATI R BHATT,SULOCHNABEN D BHATT,DASHRABABEN D BHATT,PRABODCHANDRA N BHATT SINCE DECEASED THRO'HIS HEIRS,CHANDRASEKHAR PRABHODCHANDRA BHATT,SANECHANDRA N BHATT,KIRITKUMAR N BHATT,CHANCHALGAURI WD/O N M BHATT SINCE DECEASED THRO'HIS HEIRS,PRABHODHCHANDRA N.BHATT,SULOCHNABEN W/O BATUKPRASAD SHIVPRASAD-DECEASED BY HEIRS,UDYAN BATUKPRASAD BHATT,DHIMANT BATUKPRASAD BHATT,VIMLABEN SURENDRAPRASAD SINCE DECEASED THRO'HER HEIRS,JAYRAJ SURENDRAPRASAD SHASTRI,,GOPALKRISHNA AMRATLAL PATEL,BHAILAL MANGALDAS TRIVEDI	,NOTICE SERVED,SERVED BY RPAD (N),MR PM BHATT
102	FA/1303/1980	19/07/2010	HEIR OF LILABEN M MERCHAND V A PATHAK,	NOTICE UNSERVED	HEIR OF SUBHASHCHANDRA S., PRITIBEN S MAJMUDAR,ARVINDBHAI PANALAL	NOTICE SERVED
103	FA/1325/1980	20/02/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	BALUBA DEVISINH DABHI, W/O DEVISINH SALALMSINH DABHI,,BABULAL MOHANLAL KADIA,KAILAS KUVERBA WD/O MAHOBATSINH DEVISINH DABHI,MANSURI PIRBHAI ADAMBHAI,KAMLABEN DEVISINH DABHI (MINOR),BHAGVATIBEN DEVISINH (MINOR),RAJENDRASINH DEVISINH DABHI (MINOR),GOVERDANSINH DEVISINH DABHI,RANJITSINH DEVISINH DABHI	RULE SERVED
104	FA/1340/1980	04/04/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF RANCHHODBHAI MISTRY,BABUBHAI RANCHHODBHAI MISTRY,PARAVATIBEN WD/O R M MISTRY,SHANTABEN RANCHHODBHAI,GODAVARIBEN RANCHHODBHAI,BHANUBEN RANCHHODBHAI,HIRABEN RANCHHODBHAI,KOKILABEN RANCHHODBHAI,JIVABHAI ISHWARBHAI PATEL	,NOTICE SERVED,NOTICE UNSERVED,MR DIPAN DESAI
105	FA/1536/1980	07/07/2008	NAGINDAS BHIKHABHAI SHAH,CHANDRIKABEN WD/O. NAGINDAS BHIKHABHAI SHAH,MAHENDRAKUMAR NAGINDAS SHAH,ASINKUMAR NAGINDAS SHAH,KIRTIKUMAR NAGINDAS SHAH,NARENDRAKUMAR NAGINDAS SHAH	MR DF AMIN	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
106	FA/1560/1980	24/04/2008	RATILAL GODADAS,	NOTICE SERVED	PARAS TEXTILES,	NOTICE UNSERVED
107	FA/1561/1980	16/03/2017	VRAJLAL BHIMJIBHAI GAJERA,	NOTICE UNSERVED	BABUBHAI POPATLAL PATEL,BHUPATLAL AMBALAL PATEL,DEVSHIBHAI BHIMJIBHAI PATEL,KALYANBHAI JIVABHAI PATEL,VINUBHAI MULJIBHAI JADAV	(MR RA MISHRA)
108	FA/1570/1980	10/07/2008	HUSENMIYAN A SAIYED,	(MR BHARAT J SHELAT)	CHARITY COMMISIONER,GULAMHAIDAR M BUKHARI,KASAMJI H SAIYED	GOVERNMENT PLEADER,NOTICE SERVED,MR DJ BHATT
109	FA/1688/1980	14/03/2008	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH,MR BR SHAH	JAYRAJ N PATEL,INDIAN BANK,MANJULABEN WD/O NAGINLAL NATHUBHAI MACHHI PATEL,TINUBEN D/O NAGINLAL NATHUBHAIBY MANJULABEN WD/O NAGINALAL,NATHUBHAI RAIJIBHAI MACHHI PATEL	NOTICE SERVED, (BHUPENDRA SHELAT)
110	FA/29/1981	24/07/2015	SAIYAD SALAMBIN ABDULLA EDDRUS,SAIYAD MESAN BIN EDDRUS	(MR RA MISHRA),MR SV PARMAR	SAIYAD ALIMIYA BASARATMIYA,SAIYAD HUSSAINMIYA ABBAMIYA,SAIYAD BASSIRMIYA ABBAMIYA	(MR KG VAKHARIA)
111	FA/48/1981	27/06/2016	SHRI NUTAN SHAKTI NAGAR CO OP. HOUSING SOC.,	NOTICE UNSERVED	NARENDRAKUMAR MAGANLAL PATEL,PRAVINKUMAR CHANDULAL PATEL	
112	FA/61/1981	24/04/2008	KESHAVLAL J PATEL,MINOR BHARATKUMAR KESHAVLAL THRO'KESHAVLAL J PATEL,RAMANLAL K PATEL,MONOR RAJESH RAMANLAL,THRO HIS GUARDIAN RAMANLAL	NOTICE UNSERVED,(MR GN DESAI)	B.REC & CO.,	MR VS PARIKH
113	FA/83/1981	09/05/2008	MAKBUL RASULMIYA,	MR KJ VORA	G S R T C,	(MR GN DESAI)
114	FA/86/1981	17/09/2010	STRADHAN ESTATE PVT.LTD,NAGAR FARM PVT.LTD	MR AC GANDHI	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT
115	FA/170/1981	18/01/2011	TEJKUVER CHATARSINGH LAMBA,ARVINDSINGH RUPSINGH RAJPUT	(MR SURESHM SHAH)	KASHMABEN WDO KADARMA RUSHI KRUSHNASHANKER,SHASHTRI BHAWANT RUSHI KADARMA RUSHI,SHASHTRI BHAKTIVRUNDA KADARMA RUSHI,NEW INDIA ASSURANCE CO. LTD.,SHASHIKANT SOMABHI PATEL,CHANDULBHAI MANILAL PANCHAL,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	,MR BR SHAH,(MR SB VAKIL)
116	FA/205/1981	29/07/2008	MADRAS MILI SHOW ROOM,HARKISHAN VORA	MR JR SHAH	SHAVANTILAL KHEMCHAND SHAH,	MR SS BELSARE
117	FA/209/1981	07/05/2008	SOMABHAI PARMABHAI,	NOTICE UNSERVED	NAVINCHANDRA JAGJIVANRAM JOSHI,SHAMALJI VASRAMBHAI JOSHI,UNITED INDIA FIRE & INSURANCE CO. LTD.	NOTICE SERVED,(MR PV NANAVATI)
118	FA/238/1981	25/04/2017	ASHWINKUMAR KESARIBHAI,ANANT KESARIBHAI,ANJANA KESARIBHAI,GAURANG KESARIBHAI,BAI SUSHILA KESARIBHAI DECEASED THRO.HEIRS & LRS.,ASHWINKUMAR KESARIBHAI,ANANT KESARIBHAI,ANJANA KESARIBHAI,GAURANG KESARIBHAI	NOTICE UNSERVED	.,	
119	FA/250/1981	06/05/2008	WELFARE COMMISSIONER,GUJARAT LABOUR WELFARE BOARD	,MR AS PANDYA	NATWARLAL RANCHHODBHAI DESAI,	(MRS DT SHAH)
120	FA/263/1981	03/12/2010	SHRI RASIKLAL RAMLAL ZAVERI,	MR AS VAKIL	SHRI CHIMANLAL JOITARAM THAKKER HIS HEIRS ,SITABEN CHIMANLAL THAKKAR - DELETED,RAJU CHIMANLAL THAKKER - DELETED,INDIRA CHIMANLAL THAKKER - DELETED,VIDYAGAURI D/O BECHARDAS MOHANDAS,SHRI KAMALNAYAN RASIKLAL,DEVYANI RASIKLAL ZAVERI,HASUMATI CHIMANLAL THAKKER - DELETED,CHANDRIKA CHIMANLAL THAKKER	
121	FA/273/1981	06/05/2008	SUBHADRABEN W/O RAMANLAL MANEKLAL MISTRI,USHABEN W/O. HASMUKHLAL PRANJIVANDAS PANCHOLI	NOTICE NOT RECD BACK	BAI MENABEN WD/O POPATLAL MHOANLAL,	MR VIJAYSINH SOLANKI
122	FA/304/1981	02/08/2010	BABAJI JEHAJI THAKOR,	MR MC BHATT	JITENDRA AMBASHANKER MEHTA,NAGJIBHAI GOVANBHAI DESAI,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	NOTICE UNSERVED,MR PRASHANT G DESAI
123	FA/316/1981	30/07/2010	SHANTILAL VRAJLAL SHAH,	MR R E VARIAVA	TRIKAMLAL KISHANCHAND DEVJANI,RAJNIKANT SHANTILAL SHAH SINCE DECEASED THRO'HIS HEIRS	MR VN BHAGODIA,MR BD DESAI,MR IQBAL M MALIK

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124	FA/323/1981	15/07/2016	GITABEN D/O KISHANSING INDRASING,BINDU KISHANSING,BHUPENDRA KISHANSING THROUGH GITABEN,HANSABEN D/O KISHANSING	(MR RD RAVAL)	SHAKINABAI ABDEALI SABUWALA,NAFISHABAI FIDAHUSAIN GHADIALI,BAI GIRJA WD/O KISHANSING INDRASING,ARUNA D/O KISHANSING,HARSH KISHANSING,MRUDALA D/O KISHANSING INDRASING,PUSHPABEN WD/O MATADIN,RADHABEN D/O MATADIN BHAGWANSING,MANMOHAN MATADIN,MADAN MATADIN,DIPAK MATADIN,UMESH MATADIN	
125	FA/372/1981	26/08/2008	SURESHBHAI JAGJIVANDAS DAVE,	(MR VC DESAI)	KARSANBHAI @ KANTILAL NATHALAL PATEL,DEVJIBHAI RAMJIBHAI CHAUHAN,UNITED INDIA & FIRE & GENERAL INSURANCE CO.LTD.	DELETED,(MR PV NANAVATI)
126	FA/373/1981	26/08/2008	GITABEN @ HARSHIDABEN SURESHBHAI DAVE,	(MR VC DESAI)	KARSANBHAI @ KANTILAL NATHALALPATEL,DEVJIBHAI RAMJIBHAI CHAUHAN,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD.BY THE D.M.	DELETED,(MR PV NANAVATI)
127	FA/403/1981	27/03/2009	DILIP DAYALJI,PUSHPABEN DAYALJI,MANJULABEN DAYALJI WIFE OF HEMANTKUMAR	(MR BD SHUKLA)	DENA BANK,DILIP OIL MILL,DAYALJI AMRITLAL & CO.,AMRITLAL VITHALDAS,HARGOVINDDAS LADHABHAI,KAKUBHAI JAMNADAS	,(MR SURESHM SHAH)
128	FA/496/1981	30/11/2015	DECEASED BHAILALBHAI P THAKKAR THRO HIS LEGAL HEIRS,SUDHIRBHAI BHAILALBHAI THAKKAR,MAHESHBHAI BHAILALBHAI THAKKAR,YOGESHBHAI BHAILALBHAI THAKKAR	NOTICE UNSERVED,APPEARANCE DELETED	DAHIBEN,SOMABHAI @ BHAVANID M THAKKAR,JAYANTILAL M THAKKAR,VINODCHANDRA M THAKKAR,VIDYABEN S THAKKAR,PARMANAND M TALATI,NIRAJ COOP HSG SOC LTD,JAYDEVBHAI C BAROT,ARVINDBHAI I THAKKAR,BABULAL C BHAVSAR,CHANDRIKABEN V THAKKAR,SHANTILAL S THAKKAR,DINESHCHANDRA I THAKKAR,MOHANLAL A THAKKAR,BHARATIBEN R SHAH,NITABEN N DUBEEL	
129	FA/501/1981	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GIAN KAUR,LEKHRAJ S LALWANI,VISHIN D ADWANI,PAMELA,MINOR NARENDRAKUMAR V ADWANI THRO' GUARDIAN R.NO.4	(MR SURESHM SHAH)
130	FA/516/1981	15/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	FEROZ NADIRSHAH KATPITIA,	NOTICE SERVED BY DS
131	FA/517/1981	15/05/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	JERABANI N KATPITIA REPRE. BY R D KHORASHED,	NOTICE SERVED BY DS
132	FA/518/1981	15/05/2008	SPECIAL LAND ACQUISITION OFFICER, THE STATE OF GUJARAT.,	GOVERNMENT PLEADER	JERABANU NADIRSHAH KATPITIA SINCE DECEASED BY HER HEIRS &,SMT. KHORSHED NADIRSHAH W/O RUSHI DORABJI,FIROZSHSH NADIRSHAH KATPITIA (SON),KUM. NARGIS NADIRSHAH KATPITIA(DAUGHTER)	
133	FA/564/1981	14/03/2011	THE ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,RAGHUBIRSING GOVINDSING	MR KJ KAKKAD	SULEMAN UMMAR,NAGENDRASINGH L SHIKH,CHARANJIT SINGH RAGHUVIRSINGH,MOHMMED ISMAIL VALI PATEL,ISMAIL MOHMMED SAFARI	
134	FA/635/1981	04/02/2011	BAVALA GOPALAK VIVIDHA KARYAKARI SAHAKARI MANDALI LTD.,CHHANABHAI RANCHHODBHAI BHARVAD,MANAGING COMMITEE MEMBERS,GOKALBHAI RANCHOODBHAI BHARVAD,MANDANBHAI KANAJIBHAI BHARVAD,BOGHABHAI BHOJABHAI BHARWAD,GAGABHAI CHELABHAI,VARJANGBHAI MALABHAI,KAMABHAI KHODABHAI	,NOTICE UNSERVED	STATE OF GUJARAT,PRABHUBHAI M AHIR,VIRAMBHAI K BHARAVAD,ARJANBHAI K BHARVAD,RANCHODBHAI S BHARVAD,RATANBHAI M BHARVAD	,NOTICE SERVED
135	FA/659/1981	23/11/2018	BANK OF BARODA,	NOTICE SERVED	KESHAV MILLS CO. (DELETED),CHANDULAL KESHAVLAL PARIKH,NAVINCHANDRA CHANDULAL PARIKH (DELETED AS PER COURT'S ORDER),BHANUPRASAD CHANDULAL PARIKH	NOTICE NOT RECD BACK,DELETED
136	FA/660/1981	23/11/2018	BANK OF BARODA,	NOTICE SERVED	KESHAV MILLS COMPANY LIMETED (DELETED),CHANDULAL KESHAVLAL PARIKH,NAVINCHANDRA CHANDULAL PARIKH (DELETED),M/S CHANDULAL KESHAVLAL AND CO.,NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED.	
137	FA/661/1981	23/11/2018	BANK OF BARODA,	NOTICE SERVED	KESHAV MILLS COMPANY LIMETED (DELETED),CHANDULAL KESHAVLAL PARIKH,NAVINCHANDRA CHANDULAL PARIKH (DELETED),BHANUPRASAD CHANDULAL PARIKH	

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138	FA/662/1981	30/11/2015	JAGUBHAI KALIDAS,	NOTICE UNSERVED	N TULSIDAS CO.THROGH TULSIDAS TRIBHOVANDAS,PROPRIETOR,JP INDUSTRIES,KALIDAS HIRJI SANGHVI,PURANCHAND KALIDAS,CHAITANYA PURANCHAND	NOTICE NOT RECD BACK,MR DD VYAS
139	FA/687/1981	01/04/2008	A'BAD ENGINEERING & SERVICE CO.OP. SOCIETY LTD.,	MR AJ MEMON	A'BAD MUNICIPAL CORPORATION,	MR MITUL K SHELAT
140	FA/694/1981	04/07/2011	HEIRS OF BACHAN KAUR MULKRAM ROLL,OMPRAKASH MULUKCHAND ROLL,PRDMLATAK OMPRAKASH ROLL,MINOR DHARAMENDRA OMPRAKSH	NOTICE NOT RECD BACK,FRESH NOTICE REQD(N)	RAJNIKANT HIRALAL MEHTA,	(MR MD PANDYA)
141	FA/697/1981	14/03/2008	MATHURBHAI A PATEL,	UNSERVED EXPIRED (N)	MUNICIPAL CORP.AHMEDABAD,UMIYANAGAR CO.OPP.HOUSING SOCIETY LTD	,MR MITUL K SHELAT
142	FA/715/1981	20/08/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAVLA GOPALAK VIVIDHA KARYAKARI SAHAKARI MANDALI LTD. & 10,CHHANABHAI R BHARVAD,PRABHUBHAI M AHIR,GOKALBHAI R BHARVAD,LIMBHABHAI O BHARVAD,MANDALBHAI K BHARVAD-DELETED AS PER COURTS ORDER,BOGHABHAI B BHARVAD,VIRAMBHAI K BHARVAD,ARJANBHAI K BHARVAD,RANCHODBHAI S BHARVAD,RATNABHAI M BHARVAD	
143	FA/720/1981	18/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEKHAMBA GOPALAK & SAMUDAYI SAHAKARI KHOTI MANDLI LTD.,	MR SS BELSARE,(MR JJ SHAH)
144	FA/738/1981	30/07/2008	UNITED INDIA GENERAL INSURANCECOMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MADHUBEN W/O PETERBHAI PARMAR,RATNABEN WD/O REVANDAS PARMAR,JYOTSANABEN PETERBHAI PARMAR,ANITABEN PETERBHAI MINOR THRO'GUARDIAN NO.1.,NILESH PETERBHAI MINOR THRO' GUARDIAN NO.1.,KETANBHAI PETERBHAI MINOR THROGUARDIAN NO.1.,SHANABHAI SOMABHAI DABHI,GENERAL MANAGER,BELKESHBEN WD/O INAYATULLA,MADINABEN M VORA,MOHMEDBHAI KASAMBHAI VORA,IRFANBHAI INAYATULLA MINOR THRO' GUARDIAN NO.9.,BABO INAYATULLA VORA MINOR THRO' GUARDIAN NO.9.,AHMEDBHAI ABDULBHAI VORA	NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR SP MAJMUDAR
145	FA/739/1981	30/07/2008	UNITED INDIA GENERAL INSURANCECO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMESHBHAI B PARMAR,MINOR SUMITRABEN BABHAIBHAI THRO' GUARDIAN R.NO.1,MINOR RANJANABEN THRO' GUARDIAN R.NO.1,MINOR LASHMIBEN THRO' GUARDIAN R.NO.1,SHANABHAI S DOBHI,GENERAL MANAGER,BELKESHBEN,MADINABEN M VORA,MOHMEDBHAI K VORA,MINOR IRFANBHAI INAYATULLA THRO' GUARDIAN R.NO.7,MINOR BABO INAYATULLA VORA,AHMEDABHAI A VORA	NOTICE SERVED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR RITURAJ M MEENA,MR SP MAJMUDAR
146	FA/740/1981	14/03/2008	UNITED INDIA INSURACE CO LTD,	(MR PV NANAVATI)	MIKALI HAJI ABBASBHAI KAPADIA,GULABHAI N PATEL,MUSAJI I DADI	NOTICE SERVED,SERVED BY AFFIX(N)
147	FA/764/1981	24/04/2008	FAKRUBHAI ISARAMBHAI RATHWA,	NOTICE SERVED,(MR. JC SHETH)	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	RULE SERVED
148	FA/778/1981	12/01/2011	PATEL GOKALBHAI BHMJIBHAI BHAGAT,	(MR PV NANAVATI)	Blank Name,	
149	FA/781/1981	19/08/2016	NAGESH BHARTHI PUNJARI SIDDHNATH MAHEDEO,	UNSERVED EXPIRED (N)	INDRAVADAN SHANKERLAL,MAHENDRA VISHNUPRASAD,BHUPENDRA PRAHLADBHAI,CHARITY COMMISSIONER,KANTILAL KANAIYALAL,AMBALAL HIMATLAL,SHAH BHOGILAL BALABHAI	GOVERNMENT PLEADER,MR SH SANJANWALA
150	FA/798/1981	26/11/2009	RAMANLAL MANGALDAS BHAVSAR.,	(MR PM VYAS)	MANILAL PUNJARAM,	
151	FA/879/1981	24/04/2008	D R & ASSOCIATES,	MR AC GANDHI	HASUMATIBEN T SHAH,	NOTICE UNSERVED
152	FA/991/1981	06/05/2008	GEOGE PAULBHAI CHRISTAIN,	MR D M AHUJA	KUMARI VIOLET D/O PAULBHAI PURSOTTAM (DECD.THRO.HEIRS..),	

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153	FA/1028/1981	16/10/2008	DOSANBU N MAHUDAWALLA WD/O N I MAHUDAWALLA,ALTAFHUSEIN N MAHUDAWALLA MINOR THRO' GUARDIAN NO.1.,IBRAHIMBHAI P MAHUDAWALLA DECEASED THRO.HEIRS & LR.S,AMIRMAHOMED IBRAHIMBHAI MAHUDAWALA,KARIMBHAI IBRAHIMBHAI MAHUDAWALA,YUSUFBHAI IBRAHIMBHAI MAHUDAWALA,TAJBU IBRAHIMBHAI MAHUDAWALA,KARIMBU IBRAHIMBHAI MAHUDAWALA,HABIBABU IBRAHIMBHAI MAHUDAWALA,BIBANBU IBRAHIMBHAI MAHUDAWALA,AMINABU IBRAHIMBHAI MAHUDAWALA,MARIAMBU I MAHUDAWALLA	MR JITENDRA M PATEL	GULAMSABBIR B M SHAIKH,RATILAL FOJMAL SHAH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	,NOTICE SERVED,MR SHASHIKANT S GADE
154	FA/1059/1981	22/11/2013	SHAH CONSTRUCTION CO.LTD,	NOTICE UNSERVED	STATE OF GUJARAT,	GOVERNMENT PLEADER
155	FA/1089/1981	06/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KOYLA MALJI,	NOTICE NOT RECD BACK
156	FA/1125/1981	14/06/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER ,	GOVERNMENT PLEADER	RENUKABEN SUMANTBHAI MUNSHA,MINOR SWETANG SUMANTBHAI MUNSHA,THRO"RENUKABEN S MUNSHA	MR HARESH B SHAH
157	FA/1131/1981	07/06/2016	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	AMIN PATEL ENGINEERS,	MS MAYA N BHAVNANI
158	FA/1140/1981	03/09/2010	N C BODIWALA COMMERCE COLLEGE,	NOTICE SERVED	A'BAD MUNI. CORPN.,	MR MITUL K SHELAT
159	FA/1143/1981	22/08/2008	R C RUPAWALA,RUPAWALA ISMAILBHAI CHANDABHAISINCE DECEASED THRO'HIS HEIRS,MURTUZA ISMAILBHAI RUPAWALA,FARIDA HUSEINBHAI MASINA,RASHIDA FAKIRBHAI GANDHI,DURAIYA JABISHBHAI RANGUNI,ARVA ABBASIBHAI GODHRAWALA,S C RUPAWALA	MR ARUN H MEHTA	A A RUPAWALA,SINCE D/D THROUGHHIS HEIRS & L/RS.,M A RUPAWALA SINCE DECD,THRU HIS HEIRS & L.RS.,SUGRIBIBI WD/O A M RUPAWALA SINCE DECD.THRU HER HEIR & L.R,JEBEN D/O A M RUPAWALA,ZUBEDA D/O A M RUPAWALA	(MR GIRISH D BHATT)
160	FA/1156/1981	11/08/2008	THE MUNICIPAL CORPORATION,	MR MG NAGARKAR,MR SN SHELAT	SHRI MAHENDRABHAI J. MEHTA,	VH DIXIT
161	FA/1201/1981	06/05/2008	GEORGE PAULBHAI CHRISTIAN,	NOTICE SERVED,MR D M AHUJA,(MR RN BHATT)	HENNABEN KARSHANDAS,VIOLET PAULBHAI ,MINOR VILBAR PAULBHAI THROUGH HIS GUARDIAN HANNABEN PAULBHAI	,(MR MB THAKORE)
162	FA/1228/1981	21/12/2010	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR ARUN H MEHTA	MADHUJI SURTAJI RAJPUT,HATHIBHAI HEMRAJBHAI PATEL,UNION OF INDIA THROUGH GENERAL MANAGER,MITHALAL RAMUJI DELETED,JOITABHAI VIRMABHAI	,MR SHANTILAL S SHAH
163	FA/1233/1981	24/07/2008	UNITED INDIA GENERAL INSURANCECO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GOVINDJI MANGAL,GANGABEN WIDOW GOVINDJI,PRAVINBHAI GOVINDJI,SHANTILAL GOVIND JI,HANSABEN GOVINDJI,GANGABEN GOVINDJIBHAI,PRAVINKUMAR GOVINDJI	,(MR MJ BUDDHBHATTI)
164	FA/1268/1981	07/05/2008	ATULKUMAR VINODCHANDRA MEHTA,SAURABH ATULKUMAR MEHTA,JANKI ATULKUMAR MEHTA	MR KJ VORA	OIL AND NATURAL GAS COMMISSION,NEW INDIA INSURANCE CO LTD	MR RAJNI H MEHTA,MR JITENDRA M PATEL
165	FA/1282/1981	20/09/2010	ABDUL HAMID AHMED SHAIKH,	MR VIBHUTI NANAVATI	A'BAD MUNICIPAL CORPORATION,	MR MG NAGARKAR
166	FA/1328/1981	22/12/2010	CHANDRASINH KHADERAO GAIKWAD,	UNSERVED EXPIRED (N)	SPL.LAND ACQUISITION OFFICER,	
167	FA/1329/1981	22/12/2010	VIKRAMSINH KHANDERAO GAEKWAD,	UNSERVED EXPIRED (N)	SPL.LAN ACQUISITION OFFICER,	
168	FA/1330/1981	22/12/2010	BHANDRASINH KHANDERAO GAEKWAD,	UNSERVED EXPIRED (N)	SPL.LAND ACQUISITION OFFICER,	
169	FA/1348/1981	11/04/2008	THAKOR LAKHAJI GALAJI,	NOTICE SERVED,(MR GR SHAIKH)	.,	
170	FA/1350/1981	15/05/2008	DESH SEVA KRISHI UDYOG,INDRAJISHINGH BHUTANI	MR DF AMIN	GUJ SMALL INDUSTRIES COPN LTD,	(MR PV HATHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
171	FA/1356/1981	10/05/2012	SHANTABEN WD/O MOHANBHAI MOTIBHAI PATEL,DECD.THRO'HEIRS,ROHITBHAI MOHANBHAI PATEL,NIRANJANBHAI MOHANBHAI PATEL,ANJANABEN MOHANBHAI PATEL	RULE SERVED,MR PT PATEL,MR CHIRAG B PATEL	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
172	FA/1359/1981	10/05/2012	MOTIBHAI HARIBHAI PATEL DECEASED THROUGH,JASHBHAI MOTIBHAI,KASHIBHAI MOTIBHAI,CHANCURBEN MOTIBHAI,KANTABEN MOTIBAI,JASHODABEN MOTIBHAI,DHULABHAI MOTIBHAI	RULE SERVED,MR PT PATEL	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
173	FA/1363/1981	30/01/2012	UNION OF INDIA,	MS REETA CHANDARANA	CONTINENTAL COMMERCIAL CORPORATION,	MR MJ THAKORE,MS RV ACHARYA
174	FA/1377/1981	21/07/2008	VRAJRAYJI VALLABHIYA VAISHNAV KAVELI & ASARVA BETHAK TRUST,VRAJRAYJI R GOSWAMI,DAMODAR KHIMCHAND SHAH,INDRAKANT T PARIKH,JAYANTILAL C VORA,MANUBHAI C KOTHARI,MANUBHAI M CHOKSI,NAVNITLAL R DELHIWALA,MADHUKAR ANANT DIXIT,VAJENDRAKUMAR VRUJRAYJI MAHARAJ	MR GM JOSHI	BALDEV UDESING PARMAR,	
175	FA/1382/1981	10/04/2008	HARILAL N SUTHAR,	(MR RN SHAH)	HIRABHAI S SUTHAR,RAGHUNATH P PARMAR	MR KJ VYAS
176	FA/1384/1981	17/04/2017	EVEREST THEATRES,	NOTICE UNSERVED	A'BAD MUNI. CORPORATION,	MR SN SHELAT
177	FA/1436/1981	25/07/2008	MINOR K M VADHER,	MR DD VYAS	HEIRS OF N B VADHER,M N VADHER,B N VADHER,HEIRS OF H B VADHER,JIVA HARI VADHER,MOHAN HARI VADHER,GHANSHYAM HARI VADHER,JIVI HARI VADHER,JADAV BHAGWAN VADHER,MADHA VALA VADHER,MANSINH NARAN VADHER,BABU NARAN VADHER,MINOR RAJESH BABULAL,KISHOR MANSING VADHER,RANJIT MANSANG VADHER,MINOR PRAVIN MANSING VADHER	,FRESH NOTICE REQD(N)
178	FA/1444/1981	07/09/2010	NEW INDIA ASSURANCE CO.LTD.,JASBIRSINGH RAMSINGH,ALABHAI NATHUBHAI	(MR SB VAKIL)	HARILAL AMBASHANKER VYAS,RAFIQBHAI ISUBHAI,NATIONAL INSURANCE CO.LTD.	(MR MD PANDYA),(MR PM RAVAL),MR KV SHELAT
179	FA/1449/1981	07/07/2008	HARIKRUSHNA RAMANLAL PANDYA,	NOTICE UNSERVED	BALDEVBHAI BHAGWANDAS PATEL,	(MR SB VAKIL)
180	FA/1458/1981	16/12/2015	M/S B & BROTHERS ENGINEERING WORKS, A PARTNERSHIP FIRM,	NOTICE UNSERVED	AHMEDABAD MUNICIPAL CORPORATIO,	MR MG NAGARKAR
181	FA/1482/1981	19/07/2013	THE UNION OF INDIA,THE STATION COMMANDER	MR SHAKEEL A QURESHI	KOLI TRIKAM MULAJI,THE STATE OF GUJARAT	AGP (ASSISTANT GOVERNMENT PLEADER),BHARGAV KARIA & ASSO
182	FA/1488/1981	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANUBHAI MOTIBHAI PATEL,	NOTICE SERVED
183	FA/1493/1981	24/04/2008	SHANKARBHAI ZINABHAI, SINCE DECD., BY HIS HEIRS & L/RS,CHANCHALBEN SHANKARBHAI,MAHENDRA SHANKARBHAI,UMESH SHANKARBHAI,SHARAD SHANKARBHAI,DAXABEN SHANKARBHAI,SAROJBEN SHANKARBHAI	,SURESH M SHAH	SHRI CHHAGANBHAI ZINABHAI,PALIBEN ZINABHAI,UKABHIA LALLUBHAI,MANDABHAI LALLUBHAI,KIKUBHAI LALLUBHAI,PIDIYABHAI LALLUBHAI,BAI KEVDI, W/O LALLUBHAI,RAMANBHAI KUVARIABHAI,GULABHAI KUVARIABHAI,BAI LADUBEN WD/O KUVARIABHAI,DHANKIBEN D/O KUVARIABHAI BHENKLABHAI,CHAMPABEN D/O KUVARIABHAI BHENKLABHAI,NIRUBHAI D/O KUVARIABHAI BHENKLABHAI,RAMJIBHAI BHENKLABHAI, SINCE DECD., BY HIS HEIRS,RAMILABEN RAMJIBHAI,JANUBEN DATTUBHAI,MANKIBEN W/O DATTUBHAI NAVALBHAI,KHANDUBHAI ZINABHAI,SHUKKARBHAI GANDABHAI, SINCE DECD., BU HIS HEIRS,NAGINBHAI SHUKKARBHAI, SINCE DECD., BY HIS HEIRS AND L/RS,VALLABHBHAI SHUKKARBHAI,MAGANBHAI SHAUKKARBHAI,GAJRIBEN SHUKKARBHAI,LILUBEN NAGINBHAI,DAHYABHAI NAGINBHAI,RAMESHBHAI NAGINBHAI,JASUBEN NAGINBHAI,SHARDABEN NAGINBHAI,SITUBEN NAGINBHAI,MANCHHIBEN WD/O SHUKKARBHAI	,PV NANAVATI ,AVINASH K MANKAD

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184	FA/1502/1981	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	M/S. MANNA AMPOULES CO.,	(MR MD PANDYA)
185	FA/1509/1981	28/03/2008	IBRAHAM GULAMRASUL VORA,GHANSHYAMBHAI JIVABHAI PATEL,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI)	PALLAVIBEN RAVANI,MANIBHAI MOTIBHAI PATEL,MANIBEN MANIBHAI PATEL,BABUDAS RAMDAS SADHU,GUJ STATE ROAD TRANSPORT CORPN,CHIMANBHAI CHATURBHAI PATEL,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,(MR MD PANDYA),MR BR SHAH,MR AP MEDH
186	FA/1510/1981	28/03/2008	IBRAHIM GULAMRASUL VORA,GANSHYAMBHAI J PATEL,UNITED INDIA INSU CO	,(MR PV NANAVATI)	VINUBHAI SHANABHAI VALAND & THREE OTHERS,BABUDAS RAMDAS SADHU,GUJARAT STATE ROAD TRANSPORT CORPORATION AHMEDABAD,CHIMANBHAI CHATURBHAI PATEL	NOTICE SERVED,(MR MD PANDYA),MR AP MEDH
187	FA/1511/1981	28/03/2008	IBRAHIM GULAMRASUL VORA,GHANSHYAMBHAI J. PATEL,UNITED INDIA INS. CO. LTD.	(MR PV NANAVATI)	GORDHANBHAI SHIVABHAI PATEL,KANTABEN G PATEL,BABURAM RAMDAS SADHU,G S R T C	NOTICE SERVED,MR AP MEDH
188	FA/1530/1981	04/09/2008	KANAIYALAL N BHUVA,ISHWARLAL N PATEL,GOPALBHAI N IJARDAR	MR DF AMIN	GUJARAT INDUSTRIAL INVESTMENT CORPORATION,NAVSARJAN COMPANY,PRATAPBHAI N LALA DECD.THROUGH THE LRS,MUKESHBHAI PRATAPBHAI,NITIN PRATAPBHAI,KIRITBHAI PRATAPBHAI,MANIBEN N LALA	,NOTICE SERVED,MR RD DAVE,(MR GN SHAH)
189	FA/1533/1981	31/01/2017	SURESH MAFATLAL SHAH,	(MR MD PANDYA)	BIHARILAL POPATLAL SHAH,HARSHAD BIHGARILAL SHAH,YOGESH BIHARILAL SHAH,DINESH BIHARILAL SHAH,HARILAL POPATLAL SHAH,JAYANTILAL HARILAL SHAH,MANHARLAL KHIMCHAND VORA,ARUN MANHARLAL VORA,SHIVLAL GORDHANDAS DAKWALA,BIPIN RAMANLAL DKWALA,RAJESH MANUBHAI DAKWALA,MULCHAND VADILAL SHAH,GIRISH CHINUBHAI SHAH,CHANDRAKANT SHANKERLAL DOCTAR	(MR GN SHAH)
190	FA/1537/1981	17/08/2010	JAIN SANSKRUTI RAKSHAKA SABHA THROUGH ITS VAHIVATDARS,CHAMPAKBHAI BABALDAS GANDHI,ROHITBHAI BABALDAS SHAH,SUNIL KIRTIKANT CHALISHZAR,NILESHBHAI ZAVERBHAI SHAH,SHAH SHANALAL KAKALDAS,SHAH KANTILAL HARILAL,HIRABEN CHANDULAL	,MS JIRGA D JHAVERI,LAW VERDICT	HEIRS OF MOHANLAL DURLABHRAM,DIVALIBEN MOHANLAL,TRIBHOVAN MOHANLAL,JAYANTILAL MOHANLAL,AMRATLAL MOHANLAL,RATILAL MOHANLAL,RAMESHCHANDRA MOHANLAL,CHAMPABEN MOHANLAL,KAMLABEN MOHANLAL,TARABEN MOHANLAL,KANTABEN MOHANLAL,RAMSING ABHERAJ,KANJI GANESH PATEL,UMAJI SARDARJI SOLANKI,DALAJI JUTHAJI SOLANKI,VIRJI VAGHJI PATEL,MODI NAROTTAM VITHAL,JAIN YATI SHRI MRUGENDRA SOMJISHANTI SOMAJI,YATI YDAY SOBHAGYAVIJAY	MR AK CLERK,MS VASUBEN P SHAH,MR HIMANSU M PADHYA
191	FA/1540/1981	25/08/2008	YARUBHAI NURBHAI ,SINCE DECEASED THRO'HIS HEIRS & LRS.,SABANBIBI YARUBHAI,GULAMHUSEIN YARUBHAI,GULAMAHOMED YARUBHAI,FATMABIBI GULAMRASULBHAI D/O YARUBHAI,GULAM KADAR YARUBHAI,AFIZABIBI YUSUF NUR D/O YARUBHAI,GULAM KHWAJA YARUBHAI,ABDULREHMAN NURBHAI APPELLANT NO.1 & 2 THEMSELVES $ HEIRS OF,ALARAKHI WD/O IRBRAHIM NURBHAI DECEASED	NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV NANAVATI)	AYASHABIBI D/O NURBHAI YARUBHAI,SUGRABIBI D/O NURBHAI YARUBHAI,KULSUMBIBI D/O NURBHAI YARUBHAI,HALIMABIBI D/O NURBHAI YARUBHAI	NOTICE UNSERVED,(MR SK BUKHARI)
192	FA/1548/1981	14/03/2008	JAYRAJ N PATEL,	(MR BHARAT J SHELAT)	MANJULABEN WIDOW OF NAGINLAL NATHUBHAI,MINOR TINABEN D/O NAGINLAL NATHUBHAI,NATHUBHAI RAJIBHAI MACHHI PATEL,INDIAN BANK,NATIONAL INSURANCE CO. LTD.	
193	FA/1552/1981	22/11/2013	SHAH CONSTRUCTION CO LTD,	NOTICE UNSERVED	STATE OF GUJARAT,	GOVERNMENT PLEADER
194	FA/1570/1981	10/07/2008	NAGARDAS HARJIVANDAS PRAJAPATI,DHARAMDAS NAGARDAS PRAJAPATI	NOTICE UNSERVED	STATE OF GUJARAT,COLLECTOR,CITY DEPUTY COLLECTOR	GOVERNMENT PLEADER
195	FA/1571/1981	14/03/2008	NEW INDIA ASSURANCE CO LTD,	MR RC JANI	RAIBEN POPATLAL VAGHRI,ABDULAL LATIF NURMOHD MEMON,NURMOHMED ISMAIL MEMON,THAKURDAS GALABJI G KUMARJI	MR KG SHETH

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196	FA/1572/1981	14/03/2008	NEW INDIA INSURANCE CO.LTD,	MR RC JANI	RAIBEN POPATLAL WAGHARI,ABDUL LATIF NOORMOHMAD MEMON,NOORMOHMED I PATHAN,THAKURDAS GALAJI KUMARJI	FRESH NOTICE REQD(N)
197	FA/1592/1981	05/09/2011	FEDERAL BANK LIMITED,	MR AMIT M PANCHAL	MUNICIPAL CORPORATION OF THE CITY,	MR MG NAGARKAR
198	FA/1603/1981	24/08/2016	A M C,	MR SATYAM Y CHHAYA	KANTILAL M PARMAR,	MR ATUL J SHAH
199	FA/1614/1981	24/04/2008	PLAZA INDUSTRIAL CORPORATION,	(MR GIRISH D BHATT)	TAXYARN CORPORATION,	MR PT JASANI
200	FA/1652/1981	27/08/2008	LAXMANBHAI H PARMAR,	(MR HB SHAH)	PADMABEN J DAVE,	MS MONA B RAVAL,(MR MF THAKKER),(MR PM VYAS)
201	FA/1656/1981	23/09/2015	ANJEE CORPORATION A REGISTERD PARTNERSHIP FIRM,NARENDRA GORDHANBHAI SHADHAU MANAGING KARTA OF HUF		THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
202	FA/1657/1981	23/09/2015	ANSHO TEXTILE ENGINEERS A REGISTERED PARTNERSHIP FIRM,GORDHANDAS KEVALDAS HUF MANAGING KARTA OF HUF		THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT
203	FA/1658/1981	23/09/2015	ADITYA CORPORATION A REGISTERED PARTNERSHIP FIRM,JAGDISH GORDHANBHAI SHODHAN MANAGING KARTA OF HUF	NOTICE UNSERVED	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT
204	FA/1659/1981	07/02/2011	ASHOKBHAI KESHAVALAL SHAH,	NOTICE UNSERVED	SPL LAND ACQ OFFICER,ADDL EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
205	FA/1661/1981	12/02/2018	LILABEN RAOJIBHAI PATEL,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,ADDITIONAL EXECUTIVE ENGINEER	GOVERNMENT PLEADER
206	FA/1663/1981	16/12/2010	JANAKBHAI GOVINDBHAI MINOR THROUGH HIS GUARDIAN,	NOTICE UNSERVED	SPECIAL LAND ACQUISITION OFFICER,ADDITIONAL EXECUTIVE	GOVERNMENT PLEADER
207	FA/1664/1981	11/01/2017	PATEL NARENDRA RAOJIBHAI,	UNSERVED EXPIRED (N)	SPECIAL LAND ACQUISITION OFFICER,ADDITIONAL EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
208	FA/1665/1981	27/11/2015	NARENDRA RAVJIBHAI PATEL,	NOTICE NOT RECD BACK,APPEARANCE DELETED	SPECIAL LAND ACQUISITION OFFICER,ADDL.EXECUTIVE ENGINEER	GOVERNMENT PLEADER
209	FA/1666/1981	24/08/2016	PATEL ANUPBHAI MANGALBHAI,	NOTICE UNSERVED	SPL.LAQ OFFICER,ADDL.EXEUCUTIVE ENGINEER	,GOVERNMENT PLEADER
210	FA/1667/1981	16/12/2010	SHAH VASANTBHAI KESHAVLAL.,	NOTICE UNSERVED	SPEICAL LAND ACQUISITION OFFICER,ADDITIONAL EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
211	FA/1675/1981	16/12/2015	N.C. BODIWALA COMMERCE COLLEGE,	NOTICE SERVED	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT
212	FA/1676/1981	06/01/2016	PRABHAT POTTERY WORKS RAKHIAL,	NOTICE UNSERVED	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT
213	FA/1677/1981	23/09/2015	SONYA CARMIC INDUSTRIES.,	NOTICE SERVED	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
214	FA/1711/1981	18/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	GULAM MOHMED ABASALI KADARI AND OTHERS,	
215	FA/1719/1981	17/03/2016	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SUNIL B PARIKH	KHAMISA ALAYA,HARJI KARSAN PATEL (DRIVER),VIRJI KARSAN PATEL,LALJI PREMJI HIRANI	,(MR KB PADIA)
216	FA/5/1982	18/06/2009	DILIPKUMAR MATHURDAS,MAHENDRAKUMAR MATHURDAS	(MR BD SHUKLA)	BHAGWATSANG PRATAPSANG,CHATRABHUJ GIRDHARLAL	
217	FA/27/1982	18/01/2011	OFFICIAL RECEIVER IN INSOLVENCCOMMI. OF TAKING ACCOUNTS,	MR BHUSHAN B OZA,MR PRAKASH C SHAH	MAHENDRAKUMAR BALKRISHNA & CO.,THAKKAR ASHARAM HARJIVANDAS,R R PATEL	NOTICE UNSERVED
218	FA/28/1982	18/01/2011	MAHENDRAKUMAR BALKRISHNA & CO.,	NOTICE UNSERVED	OFFICIAL RECEIVER IN IHSOLVENCY PROCEEDING NO 13,THAKAR ASHRAM HARJIVANDAS,RAQMANLAL RAMCHAND PATEL	NOTICE SERVED,NOTICE UNSERVED

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219	FA/35/1982	11/02/2016	NATHIBAI MEGHA,VALJI BHIKHALAL(MINOR) THR'LEGAL GUARDIAN,BABY (FEMALE)BHIKHALAL(MINOR) THR'LEGAL GUARDIAN	MR PM THAKKAR,LAW VERDICT	DRIVER VALABHA RANABHA,VIJAY TRANSPORT CO.,,NEW INDIA ASSURANCE CO. LTD.,GOVINDBHAI MAYABHAI,GAURIBHAI AMRA,MULJI GOVIND (MINOR THROUGH HIS GUARDIAN NO.4),HAMIR GOVIND (MINOR THROUGH HIS GUARDIAN NO. 4),SOMI GOVIND (MINOR THROUGH HIS GUARDIAN NO. 4),GANDHVI NARANBHAI RAJABHAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SUNIL B PARIKH
220	FA/37/1982	21/12/2010	KANCHANGAURI GOKALDAS,	NOTICE SERVED	LAXMIDAS MATHURDAS,	(MR JR NANAVATI)
221	FA/77/1982	02/09/2008	ORIENTAL FIRE & GENERAL INSURANCE CO LTD,	MR ARUN H MEHTA	AJIMUDDIN AMBALAL PATHAN,CHANDRAVADAN AMBALAL DESAI,KIDIYA VIRA BHIL,RAMSING KIDIYA MINOR THRO' GUARDIAN NO.3.,SURSING KIDIYA MINOR THRO' GUARDIAN NO.3.,BHUDALI KIDIYA MINOR THRO' GUARDIAN NO.3.	NOTICE SERVED,NOTICE UNSERVED
222	FA/78/1982	02/09/2008	ORIENTAL FIRE & GENERAL INSURANCE CO LTD,	MR ARUN H MEHTA	AJIMUDDIN AMBALAL PATHAN,CHANDRAVADAN AMBALAL DESAI,SOMABHAI NARUBHAI BARIA,DARIABEN SOMABHAI BARIA,CHOKHLIBEN MANGALBHAI BARIA,SAVITABEN MANGALBHAI BARIA,RAMESHBHAI M BARIA MINOR THRO'GUARDIAN NO.6.,TARABEN M BARIA MINOR THRO' GUARDIAN NO.6.,RANJITBHAI M BARIA MINOR THRO'GUARDIAN NO.6.	,NOTICE UNSERVED,MR J M PANCHAL,(MR SB VAKIL)
223	FA/79/1982	03/02/2012	ORIENTAL FIRE & GENERAL INSU CO LTD,	MR ARUN H MEHTA	AJIMUDDIN G PATHAN,CHANDRAVADAN A DESAI,NAYKABHAI RUPSAING KOLI BARIA	NOTICE SERVED,FRESH NOTICE REQD(N)
224	FA/131/1982	31/01/2017	NEW INDIA ASSURANCE CO LTD,GOVINDJI N SHAH,HAJI SULEMAN	(MR MR GEHANI)	HIRJI NATHU,DEVIBEN HIRJI,PRAVINCHANDRA G SHAH,UNITED INDIA FIRE & GENERAL INSURANCE CO	NOTICE SERVED,MR MANOJ N POPAT
225	FA/141/1982	10/03/2015	BABUBHAI B SHAH,	UNSERVED EXPIRED (N)	PM SHAH,DINESHKUMAR M SHAH,KK SHAH,BADRILAL KESHAVLAL,RASKILAL KESHAVLAL	NOTICE NOT RECD BACK,NOTICE SERVED, (MR RN SHAH)
226	FA/152/1982	20/02/2018	SENDHABHAI REVABHAI,GANESHBHAI ISHWARDAS	NOTICE NOT RECD BACK	THE STATE OF GUJARAT,THE COLLECTOR OF AHMEDABAD ,THE CITY DEPUTY COLLECTOR, AHMEDABAD	GOVERNMENT PLEADER
227	FA/156/1982	09/09/2008	JETHABHAI R AYYAR,RUDABHAI NATHUBHAI	NOTICE SERVED,SERVED BY AFFIX(N)	KRISHNABA KHUMASING,MANHAR VAVUBHA,LAKHADHIRSINH BAVUBHA,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,(MR SURESHM SHAH)
228	FA/175/1982	12/07/2010	HIRALAL P MISTRY,	MR MC BHATT	ARVINDBHAI BHIKHABHAI,SHAMBHUBHAI V BELANI,UNITED INIDA FIRE & GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
229	FA/193/1982	07/05/2008	BAI VALIBEN W/O KALABHAI,	NOTICE NOT RECD BACK	BIHARILAL HARILAL MEHTA,UNITED INDIA INSURANCE CO LTD,NATIONAL INSURANCE CO LTD,KALABHAI MADHABHAI NALIYA	NOTICE SERVED,(MR MD PANDYA)
230	FA/245/1982	08/08/2011	DIGVIJAY CEMENT CO LTD,	MR VB PATEL	JAMNAGAR DISTRICT PANCHAYAT,	GOVERNMENT PLEADER, (MR PV HATHI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
231	FA/246/1982	08/03/2011	RAMJIBHAI M PATEL (DECEASED),VINODRAI RAMJIBHAI PATEL,RAMESHBHAI RAMJIBHAI PATEL,VIMLAGAURI RAMJIBHAI PATEL	MR PM THAKKAR	STATE BANK OF SAURASHTRA,DWARKADAS MOHANLAL PATEL,SMT. LILAWANTIBEN DWARKADAS PATEL,VITHALBHAI ARJANBHAI PATEL,DHIRAJLAL ARJANBHAI PATEL,CHANDRAKANT DWARKADASBHAI PATEL,HEMANTKUMAR DWARKADASBHAI PATEL,SMT. LALITABEN GORDHANDAS,SMT. LABUBEN BECHARBHAI,SHRI GORDHANBHAI MOHANBHAI,HIMATLAL NATHALAL,RATILAL ARJANBHAI,BABULAL ARJANBHAI,VINODRAI CHATURBHAI,CHATURBHAI NARANBHAI,KANTILAL CHATURBHAI	,(MR PV HATHI),MR RJ OZA
232	FA/257/1982	23/12/2010	NISAR AHMED NURMOHMED BAMBAWALA,MOHMED ISMAIL NURMOHMED BAMBAWALA,MARIAMBIBI WD/O. OF NURMOHMAD ISMAIL BAMBAWALA	MR KV SHELAT	NAZIRMIYA NURMOHMAD BOMBAWALA,MARIAMBIBI G. BAMBAWALAL,ABDULHAMID G. BAMBAWALA,SOMNATH CARRIERS,RAZIABANU ISMAIL BAMBAWALA,GULBANU ISAW-AHMAD BAMBAWALA,HASMATBANU GULAMNABI BAMBAWALA,G.I. BABBAWALA- SINCE DECEASEDBY HIS HEIRS,MOHMED ISMAIL GULAM RASULMIA,MOHMED ISAQ GULAM RASULMIA	,NOTICE SERVED,(MR SURESHM SHAH),MS HINA DESAI
233	FA/305/1982	11/07/2008	PRAVINCHANDRA JETHALAL,	(MR RN SHAH)	JAMNABEN,DHANSUKHLAL JETHALAL,INDUBHAI JEHTALAL,SUMANBEN,MANJULABEN,MINABEN	,MR SH SANJANWALA
234	FA/309/1982	30/03/2017	SMITABEN BABULAL SHETH,	(MR RN SHAH)	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	
235	FA/316/1982	28/08/2008	CHAUDHARI CHATHIBHAI KACHARABHAI,	MR KG SHETH	MAFATBHAI V HARIJA,KHODAJI RAVAJI THAKORE,UNITED INDIA INSURANCE CO LTD,MANGAJI TALAJI THAKORE,MULCHANDBHAI A MISTRI,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,MR KF DALAL,(MR SB VAKIL)
236	FA/321/1982	19/04/2011	FADIA ENTERPRISES,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHAISE PRODUCTS,	MR BR SHAH
237	FA/335/1982	25/04/2017	KANJIBHAI NANABHAI,NARSINGBHAI NANABHAI,BHAGUBHAI NANABHAI	MR AVINASH K MANKAD	JINIBEN WD/O NANABHAI JAGABHAI,PREMABHAI NANABHAI,NARANBHAI NANABHAI	
238	FA/358/1982	26/12/2016	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	PRABHATBHAI SHIVABHAI RATHOD,HIMATBHAI PRABHATBHAI RAJPUT,ARVINDBHAI AMBALAL PATEL	FRESH NOTICE REQD(N)
239	FA/359/1982	27/08/2010	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI)	SHANABHAI RATANBHAI BARIA,HIMATBHAI PRABHATBHAI RAJPUT,ARVINDBHAI AMBALAL PATEL	NOTICE SERVED,(MR KC SHAH),MR MTM HAKIM
240	FA/360/1982	22/12/2010	MANILAL RAMNARAYAN BHAVSAR,	NOTICE UNSERVED	GREEN CROSS COOP.HOUSING SOC. LTD,STATE OF GUJARAT THROUGH COLLECTOR,COMPETENT AUTHORITY & ADDL. COLLECTOR,AHMEDABAD MUNICIPAL CORPORATION,HARILAL JETHALAL CALICO MILLS,TRAMBAKLAL JETHALAL	,(MR SB VAKIL)
241	FA/367/1982	22/11/2011	BARODA AUTOMOBILES SALES SERVICE PARTNERSHIP FIRM THROUGH SUBHASHCHANDRA CHANDULAL SHAH,	MR AMIT N PATEL	BAXASING SADHUSING,S. GURUCHANDRASING GURUDAYAL,THE NATIONAL INSURANCE COMPANY LTD	(MR BHARAT J SHELAT),MR SN SHELAT,RAJNI H MEHTA
242	FA/377/1982	19/11/2008	ISAQ ISMAIL BAPEDA [DIED DURI-NG PENDENCY OF APPEAL THRO.LRS,AISHABAI WD/O. ISAQ ISMAIL BAPEDA,ASGAR ISAQ BAPEDA S/O. ISAQ ISMAIL BAPEDA,ANWAR ISAQ BAPEDA S/O, ISAQ ISMAIL BAPEDA,BAPDA HANIFABAI ISAQ,BAPEDA MAMED ISHAQ	MR.HIREN M MODI,	RAMAVADAR RADHESHYAM (DELETED),BHAGGA BROTHER (DELETED),UNITED INDIA ASSURANCE COM	DELETED,MR GC MAZMUDAR
243	FA/465/1982	21/12/2010	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LAGHARA DEVRAJ,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
244	FA/554/1982	20/07/2015	MOHANLAL NATHUBHAI PARMAR,DEVDAS MOHANALAL PARMAR,DEVENDRA MOHANLAL PARMAR,CHANDULAL MOHANLAL PARMAR,HASMUKH MOHANLAL PARMAR	MR DAXESH T DAVE	AHMADBHAI KESHRBHAI BAILIM SINCE DECEASED THROUGH HIS HEIRS,MASABIBI AHMEDBHAI BAILIM,DILAVARBHAI AHMEDBHAI BAILIM,MOHMADRAFI AHMEDBHAI BAILIM,SALIMBHAI AHMEDBHAI BAILIM,AMIRUN INUSBEN AHMEDBHAI BAILIM,RAHEVAR NISU DHAVALBHAI AHMEDBHAI BAILIM,RASIDABIBI HANIFBHAI QURESHI,HASINABIBI MAHEMUDBHAI SHAIKH,MADINABIBI MANUBHAI SHAIKH	NOTICE UNSERVED
245	FA/559/1982	30/11/2010	CHATURBHAI RANCHHODBHAI PATEL,	(MR A J PATEL)	ORIENTAL FIRE & GENERAL INSURANCE CO,DHARAMSHI HARNAMSINH DELETED AS PER OFFICERS,BALVARCHAND HARNAMDAS DELETED AS PER OFFICER SUB.,ORIENTAL FIRE & GENERAL INSURANCE CO,SYNDICATE BANK	,DELETED,MR UDAY R BHATT,MR ARUN H MEHTA
246	FA/569/1982	28/02/2018	JILLA PANCHAYAT,KHUSHALBHAI BUDHIYABHAI DHODIYA,UNITED INDIA FIRE INSURANCE CO.LTD.	MR VIBHUTI NANAVATI	NAGINBHAI ZINABHAI RANA,NATVERLAL NAGARBHAI PATEL,NEW INDIA INSURANCE CO.LTD.,CHIKHLI TALUKA PANCHAYAT	NOTICE SERVED,UNSERVED EXPIRED (N),MR PRANAV V SHAH
247	FA/579/1982	27/01/2016	AHMEDABAD CERAMIC INDUSTRIES,		THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT
248	FA/588/1982	11/04/2008	VIMLADEVI, WIDOW OF RAMSING BABUSING,SUNDERSING G. VADHVA	(MR BHARAT J SHELAT)	STATE OF GUJARAT,	GOVERNMENT PLEADER
249	FA/669/1982	15/07/2014	HATHIBHAI NANBHAI,	MR PS CHAMPANERI	STATE OF GUJARAT,	GOVERNMENT PLEADER
250	FA/727/1982	15/05/2008	VINUBHAI PUNJAJI HAJURI,	MR DF AMIN	NANJIBHAI SOMABHAI KATARA,STATE OF GUJARAT,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD.	,RULE NOT RECD BACK,RULE SERVED,MR SANDIP C SHAH,MS LILU K BHAYA
251	FA/751/1982	04/08/2010	G.R. GUSAI-DECEASED BY HEIR VINODGARJI GOVINDGARJI GUSAI,SHETH GOKALDAS H. TRANTUKKAR MEMORIAL TRUST-ITS TRUSTEES,PURSHOTTAM D. VAID,NAROTAM D. VED,VIJAYSINH L. BHIMANI,GULABRAI GOKALDAS,MATHURDAS D. VAID	,(MR JR NANAVATI)	MANHARGIRI GAGANGIRI GUSAI CHAIRMAN/TRUSTEE OF SHRI GUSAI,KISHOREGIRI SHIVNARAYANGIRI GOSWAMI,,KAMALGIRI KEHAVGIRI GUSAI,NAYANGIRI CHANDRAGIRI,LAXMANGIRI GAGANGIRI GOSWAMI,RAMESHGIRI CHONCHALGIRI GOSWAMI,DHANGOR LAGHAGER GOSWAMI,SHAMBHUGOR MANGOLGOR GUSAI,RULSIGIRI TEJGIRI GUSAI,CHARITY COMMISSIONER	,(MR SURESHM SHAH)
252	FA/766/1982	28/07/2010	JAYABEN D/O MULCHAND SWAMINARAYAN,	MR KK SHAH	P B PANCHAL,	MR RC JANI
253	FA/775/1982	28/08/2008	GANPATRAJ PREMRAJ SHAH,MOHANRAJ PREMRAJ SHAH,PURANRAJ GANPATRAJ SHAH,PARESH GANPATRAJ SHAH DECD.THROUGH HIS LRS,YASHODADEVI WD/O PARASRAJ GANPATRAJ SHAH,SHELADEVI SHAH WD/O P.G.SHAH,PANKAJ P SHAH,ASHOK B SHAH,LALITA NATHUTYA,SUNITA KUMAR,ABHAY KUMAR	(MR KB PADIA),MR PM THAKKAR	JAYABEN WD/O SAMPATRAJ P SHAH,KARNIKA S SHAH MINOR THRO' GUARDIAN NO.1.,KARANRAJ S SHAH MINOR THRO' GUARDIAN NO.1.,CHANDRAKALABEN WD/O S P SHAH	(MR KB PADIA),(MRS DT SHAH)
254	FA/776/1982	26/10/2009	VIRAJI SHIVDAS & SONS.,DWARKADAS MOHANLAL PATEL	(MR PV HATHI)	DENA BANK,RAMJI MOHANBHAI PATEL DIED - BY HIS HEIRS,VIMLABEN WD/O RAMJI MOHANBHAI,RAMESHBHAI RAMJI PATEL,VINODRAI RAMJI PATEL,VINODRAI RAMJI PATEL,HEMANTKUMAR DWARKADAS PATEL	,NOTICE SERVED,NOTICE SERVED BY DS,MR PM THAKKAR,NANAVATI ASSOCIATES
255	FA/790/1982	14/07/2010	VIMAL S. MEMON,	M/S NJ MEHTA ASSO.	A'BAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
256	FA/813/1982	21/12/2010	MINOR MANAJI NATHAJI THRO' HIS NEXT FRIEND MANIBEN WD/ OF,	MR MK PATEL	DAMODARBHAI HIRJIBHAI PATEL,HIRJIBHAI KACHRABHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,MANIBEN WIDOW OF NATHAJI JETHAJI,MINOR RAIMALJI NATHAJI,MINOR SOMAJI NATHAJI,MINOR MOHANJI NATHAJI,MINOR RAMAN NATHAJI,MINOR MANIBEN NATHAJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
257	FA/814/1982	31/01/2017	MOHAN NATHAJI DAMOR THROUGH MANIBEN,	(MR GK UPADHYAY)	DAMODARBHAI HIRJIBHAI PATEL,HIRJIBHAI KACHRABHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,MANIBEN WD/O NATHAJI JETHAJI,RAIMALJI NATHAJI,SOMAJI NATHAJI,RAMAN NATHAJI,MANAJI NATHAJI,NANIBEN NATHAJI	NOTICE SERVED,FRESH NOTICE REQD(N),MR ARUN H MEHTA
258	FA/816/1982	24/02/2016	MINOR RAIMALJI NATHABHAI,	(MR GK UPADHYAY)	DAMODARBHAI HIRJIBHAI PATEL,HIRJIBHAI KACHRABHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,MINOR RAIMALJI NATHAJI,MINOR MANAJI NATHAJI THROUGH RESP.4,MINOR SOMAJI NATHAJI THROUGH RESP.4,MINOR MOHANJI NATHAJI THROUGH RESP.4,MINOR RAMAN NATHAJI THROUGH RESP/4,MINOR NANIBEN NATHAJI THROUGH RESP.4	NOTICE SERVED,MR ARUN H MEHTA,MR DHARMESH R PATEL
259	FA/818/1982	23/03/2016	INDIA TEXTILE AGENCY,	MR MIHIR H PATHAK	NATIONAL TEXTILE CORPORATION LTD.,ASHWINKUMAR SUDHIRBHAI,SURYAKANT RASIKLAL & CO.	,MR YN OZA,(MR SR SHAH),MR KV SHELAT,MR DG SHUKLA
260	FA/825/1982	10/12/2010	BABUBHAI JIVRAM JOSHI PROP.OF KUM KUM PRAKASHAN,	UNSERVED EXPIRED (N)	BEPSI ENGINEER,	MR YJ TRIVEDI
261	FA/833/1982	27/08/2010	UKABHAI V HALPATI,	MR SN SHELAT	RAMANBHAI SOMABHAI,KHEDUT SAHAKARI KHAND UDYOG MANDLI LTD,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD	,NOTICE SERVED
262	FA/862/1982	24/04/2008	LEENABEN MANGALDAS,GIRABEN SARABHAI,GAUTAM SARABHAI,BHARTIDEVI SARABHAI	MR KS NANAVATI	PIROJABJABAI EDULJEE FANIBANDA,TAHEMINBAI EDULJEE FANIBANDA,JARBANU EDLJEE FANIBANDA,HOMAYBEN EDULJEE FANIBANDA,HOMIBAI EDULJEE FANIBANDA,RHODABEN EDULJEE FANIBANDA,ERACHBHAI EDULJEE FANIBANDA,RUSHIBHAI EDULJEE FUNIBANDA,RALLIS INDIA LTD,BHARATKUMAR M KOTHARI,G T SANJANA,BHARATKUMAR MOHANLAL,SAROJBEN BHARATKUMAR,DIPAKKUMAR BHARATKUMAR,SANJAY BHARATKUMAR,RIPESH BHARATKUMAR,MINOR JAYDEV BHARATKUMAR	
263	FA/871/1982	20/10/2015	A'BAD CO.OP. DEPARTMENT STORESLTD.,	(MR SK JHAVERI),MS JIRGAD JHAVERI	ANIL MANGALDAS FADIA DECD.THROUGH THE LRS,SMT.INDIRABEN FADIA WIFE,SHRI MONAL FADIA SON,SMT.SONAL SIDDHARTH SHAH DAUGHTER	,(MR GN SHAH),MS MINOO A SHAH
264	FA/887/1982	25/04/2017	SUTAR KARSANBHAI DAYABHAI (DECEASED),MANIBEN KARSAN,LADUBEN KARSAN,MANJULABEN KARSAN,NANJI KARSAN,RAMABEN KARSAN,GOREDHAN KARSAN,VIJYABEN KARSAN,KANTABEN KARSAN,JAYANTILAL KARSAN	FRESH NOTICE REQD(N)	DUDHIBEN @ VALIBEN DOSABHAI,	MRS MC THAKKER
265	FA/902/1982	15/07/2010	PURSHOTTAM DALPATRAM PRAJAPATI,KANTILAL DALPATRAM PRAJAPATI,KESHAVLAL DALPATRAM PRAJAPATI	MR KARTIKEY P RAWAL	MRUDULABEN WD/O CHANDRASHANKERMAGANLAL MEHTA [DELETED],HANSABEN WD/O POPATLAL K. SHAH,KANTILAL SHANKERLAL DALWADI DECEASED BY HIS HEIRS,LILAVATIBEN KANTILAL,HARSHAVADAN KANTILAL,ALKA KANTILAL,VINODA KANTILAL,JAYSHREE KANTILAL,HEIRS & LRS. OF DECEASED CHIMANLAL KACHARABHAI DALWADI.	,SERVED BY RPAD (N),DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
266	FA/903/1982	15/07/2010	PURSHOTTAM DALPATRAM PRAJAPATI,KANTILAL DALPATRAM PRAJAPATI,KESHAVLAL DALPATRAM PRAJAPATI,POPATBHAI SHIVABHAI,VINODBHAI SHIVABHAI,BAKULABEN SHIVABHAI,MADHUBEN SHIVABHAI,SHARDABEN SHIVABHAI,KAILASHBEN SHIVABHAI	(MR SK JHAVERI),(MR AKSHAY H MEHTA),MR KARTIKEY P RAWAL	MURUDULABEN WD/O.HANDRASHANKERMAGANLAL MEHTA,HANSABEN WD/O.POPATLAL KESHAVLAL SHAH,HEIRS OF KANTILAL SHANKERLAL DALWADI,LILAVATIBEN KANTILAL,HARSHAVADAN KANTILAL,ALKA KANTILAL,VINODA KANTILAL,JAYSHREE KANTILAL	,(MR PV NANAVATI),MR VIBHUTI NANAVATI,(MR JASHWANT M SHAH)
267	FA/917/1982	28/10/2009	CHAROTAR SAHAKARI KHAND UDYOG LTD,	MR PRASHANT G DESAI	WALCHANDNAGAR INDUSTRIES LTD,	(MR RM VIN)

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268	FA/918/1982	11/04/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	CASEIN CORPORATION OF INDIA,	(MR CHANDRAKANT SHAH),MR SANDIP C SHAH
269	FA/927/1982	22/12/2010	NARANDAS VALLABHDAS,HIMATSINH RATANSINH	MR AVINASH K MANKAD	.,	
270	FA/930/1982	29/07/2008	SHAH BABULAL CHAMANJI,	NOTICE NOT RECD BACK, (MR KAMAL M MEHTA)	M. SHANTILAL,	MR KK SHAH
271	FA/951/1982	12/07/2010	THE STATE OF GUJARAT,CITY SERVEY MAMLATDAR	GOVERNMENT PLEADER	MANGAJI MOTIJI SINCE DECD. BY HIS HEIRS &L/RS,BABUBEN WD/O MANGAJI MPTIJI, DELETED,BHIKHAJI MANGAJI, DELETED,JAYANTILAL MANILAL, DELETED,NEERUBEN RANHHODLAL, DELETED,DHULIBEN SENGHAJI, DELETED,RAMESHBHAI PURSHOTTAMDAS,BHIKHAJI FAKIRJI, DELETED,GABHAJI BHAGIJI DECD. THRU. THE L/RS.,VIJAYBHAI GABHAJI THAKORE,GIRISHBHAI GABHAJI THAKORE,PRAGANARYAN RAMCHANDRA, DELETED,BABUBHAI CHHATABHAI,BABUBHAI ISHWARBHAI,RAMESHBHAI HIRABHAI	,(MR MAYUR A THAKORE)
272	FA/1014/1982	07/05/2008	SAVEETABEN CHINULAL SHAH,	MR KV SHELAT	RATILAL UGARCHAND SHAH,RAMANLAL UGARCHAND SHAH,BALKRISHNA UGARCHAND SHAH,SUKETU RASIKLAL SHAH,CHAMPABEN SHAMBULAL SHAH,SHARDABEN KANTILAL SHAH,KAPILABEN HASMUKHLAL SHAH	(MR PM RAVAL),(MR SURESHM SHAH)
273	FA/1047/1982	12/08/2009	MANSING BHEMA KOLCHA,	MR DF AMIN	.,	
274	FA/1068/1982	07/05/2008	KHODAJI RAVAJI THAKORE,	NOTICE NOT RECD BACK	MANGAJI TALAJI THAKARDA,MULCHANDBHAI AMTHARAM MISTRI,BHATHIBHAI K. CHAUDHARI,UNITED INDIA INSURANCE CO.LTD.,ORIENTAL FIRE & GENERAL INS. CO. LTD.	NOTICE SERVED
275	FA/1081/1982	21/06/2012	THE STATE OF GUJARAT.,	GOVERNMENT PLEADER	BAI JIJIBEN W/O BAROT ISHWARLAL AMBALAL SINCE DECE.,VASUMATIBEN ISHWARLAL BAROT,NATWARLAL ISHWARLAL BAROT SINCE DECEASED THRO'L/H.,SHANTABEN ISHWARLAL BAROT,GEETABEN ISWARLAL BAROT,BALDEVBHAI ISHWARLAL BAROT,GEETABEN NATWARLAL BAROT,DINESHBHAI NATWARLAL BAROT,RANJANBEN NATWARLAL BAROT,BHAVIKKUMAR NATWARLAL BAROT	,MR DV BHAVSAR
276	FA/1099/1982	19/11/2008	PRAMODRAY DURJISHANKER ACHARYA,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	(MR SB VAKIL)	RATNAPRABHABEN WD/O CHIMANLAL HUKANCHAND SHAH,KAILASHBEN CHIMANLAL SHAH,JAYABEN CHIMANLAL SHAH,KISHAN NAIR,BAUDDIMMIYA AHMEDMIYA MALIK,CHIMANLAL NARANDAS PATEL,NEW INDIA ASSURANCE CO.LTD.	,MR RAJNI H MEHTA
277	FA/1130/1982	18/06/2009	ZAVERBHAI BHAGUBHAI,MANEKCHAND DEOCHAND	MR ARUN H MEHTA,MRS KETTY A MEHTA	SECOND ADDL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
278	FA/1170/1982	02/12/2011	JAYABEN L PUJARA DECD.THROUGH THE LRS,RAJENDRA L PUJARA S/O JAYABEN L PUJARA,NIRANJAN L PUJARA S/O LATE JAYABEN L PUJARA,CHETAN L PUJARA S/O LATE JAYABEN L PUJARA,SMT.DARSHNA KIRITKUMAR SHETH D/O SMT.JAYABEN L PUJARA,VIRMATIBEN R PUJARA DELETED,SARLABEN R PUJARA DELETED	DELETED,MR BP TANNA,LAW VERDICT	HABIB SULEMAN,GOVINDBHAI C PARMAR,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD,NARESHCNDRA HARILAL,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD,BABU PRABHUBHAI	NOTICE SERVED,MR ARUN H MEHTA,MR VIBHUTI NANAVATI,(MR SB VAKIL)
279	FA/1188/1982	23/09/2015	AGRAWAL TRILOKCHAND GULKANDIDAS,ANGRIBEN WIFE OF AGRAWAL TRILOKCHAND	MR SN SHELAT	PANCHAL ANANDIBEN KARSHANDAS,RATILAL CHIMANLAL MODI,FAKIRCHAND AMBARAM DHOBI,SUBHADRABEN WIFE OF FAKIRCHANDAMBARAM DHOBI	,UNSERVED EXPIRED (N)

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280	FA/1214/1982	23/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVALSINGH & HARDEEPPALSINGH,	MR KG SUKHWANI
281	FA/1317/1982	22/12/2016	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MADHUBEN WD/O AKABHAI ALIAS HAKABHAI SOMABHAI ROHIT,JAGDISHBHAI VRAJMOHAN JOSHI (MARVADI) - DELETED,RAMJILAL KALURAM JOSHI,TAKHABEN SOMABHAI RATHOD	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED
282	FA/1352/1982	08/07/2011	CHIMANLAL G PATEL,	MR BB NAIK	GANESH PARK COOP HSG SOC LTD,KESHAVLAL G PATEL,SHANTILAL M DAVE,JITENDRA P SHAH	NOTICE SERVED BY DS
283	FA/1353/1982	24/04/2008	SHANKERBHAI PURUSHOTTAMDAS PATEL,	MS MINAXI A MANKAD	SHARDABEN W/O PURUSHOTTAMDAS VITHALDAS PATEL,RAMBHAI PURUSHOTTAMDAS PATEL,DASRATHLAL PURUSHOTTAMDAS PATEL,GOVINDLAL PURUSHOTTAMDAS PATEL,DAKSHA PURUSHOTTAMDAS PATEL,MANUBHAI PURUSHOTTAMDAS PATEL,JASODASBEN D/O PURUSHOTTAMDAS VITHALDAS PATEL,SHARDABEN D/O PURUSHOTTAMDAS PATEL & W/O CHIMANLAL NANALAL	MR PM DAVE,(MR YS MANKAD)
284	FA/1368/1982	21/07/2010	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR BH UPADHYAY	STATE OF GUJARAT,DIVISIONAL ENGINEER	GOVERNMENT PLEADER
285	FA/1393/1982	29/08/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	BAI JADI SAGARAM,BAI MANJU MAVAJI,BAI VANITA MAVAJI,ARUN KHANDSARI INDUSTRIES,PATEL CHANDULAL MOHANLAL,PATEL VINODRAY GOVINDBHAI,PATEL DUDALAL MAVAJIBHAI,PATEL PRAVINKUMAR HARILAL,PATEL GOVINDBHAI ANBABHAI,PATEL MOHANBHAI DEVRAJ,PATEL KURAJIBHAI HARIBHAI,PATEL VINAYAK PARSHOTTAM,PATEL VALLABHDAS PADAMSHI,PATEL MOHANLAL PREMAHI	,NOTICE SERVED
286	FA/1429/1982	12/05/2008	SHARDABEN KANTILAL SHUKLA,	MR AVINASH K MANKAD	PATEL BUILDERS VIBHAG NO 2,BLASHANKER PRABHUDAS VYAS,DASHRATHBHAI FAKIRBHAI PATEL,DASHRATHBHAI NARANDAS PATEL,DEVJIBHAI JAGABHAI PATEL,VINUBHAI BALASHANKER VYAS,HIRABHAI MOTILAL PATEL,PATEL NARROTAMDAS MOTILAL,CHIMANLAL MAFATLAL PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR GK UPADHYAY)
287	FA/1430/1982	14/03/2008	KANTILAL PITAMBARDAS PATEL,	MR RC JANI	SHAKARIBEN WD/O NARAYANBHAI PUNJIRAM PATEL,RAJENDRAKUMAR NARAYANBHAI PATEL,INDIRABEN NARAYANBHAI PATEL,INDRAVADAN NARAYANBHAI PATEL,SUMITRA NARAYANBHAI PATEL,MALJI LALJI RABARI,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	NOTICE SERVED,(MR SB VAKIL)
288	FA/1460/1982	19/01/2011	PERFECT INDUSTRIES,KANJI JETHABHAI,CHANUBHAI KANJIBHAI	MR SUREN M SHAH	GANESH AMARSHI,	NOTICE NOT RECD BACK
289	FA/1463/1982	08/05/2008	SAMBHUPRASAD SITARAM MAHANT.,	NOTICE UNSERVED	.,	
290	FA/1489/1982	11/07/2008	PARIKH TRANSPORT CO.,	NOTICE UNSERVED	MAFATLAL INDUSTRIES LTD,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,MR KH BAXI
291	FA/1596/1982	07/07/2008	NEW RAJKAMAL MFG. CO.,CENTRAL BANK OF INDIA	FRESH NOTICE REQD(N)	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD,	MR RAJNI H MEHTA
292	FA/1609/1982	11/07/2008	NIMESH PLASTICS, A FIRM,SMT. NIRUBEN MAHENDRA SHAH,MAHENDRA UTTAMLAL SHAH	RULE UNSERVED	INDIAN OVERSEAS BANK (IOB),	MR AC GANDHI
293	FA/1612/1982	20/06/2008	NARAYAN M. PRAJAPATI,	MR SN SHELAT,(MR NN PRAJAPATI)	MOHAN BHIMJI MARWADI (DRIVER TRUCK NO.RSN 5376),IPTEKARI HUSSEIN SAMA (TRANSPORTER),THE ORIENTAL FIRE & GEN.INS.	SERVED BY RPAD (N),RULE NOT RECD BACK
294	FA/1649/1982	21/12/2010	SPECIAL LAND ACQUISITION,	FRESH NOTICE REQD(R)	PATEL PRABHUBHAI MADHABHAI,	MR BG PATEL
295	FA/1717/1982	18/06/2009	NEMCHAND VIRCHAND SHAH,THROUGHP.A.HOLDER,MAGANBHAI V.SHAH,	MR ARUN H MEHTA	SECOND ADDITIONAL LAND ACQUISITIION OFFCIER,	MR. JANAK R RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
296	FA/1719/1982	18/06/2009	GANCHI MAMAD MUSA,GANCHI SULEMAN MUSA,BAI JANABAI ALIBHAI WD/O GANCHI ALI MUSA	(MR PM RAVAL)	MOMON NOORMAMAD VALI MAMAD,BAI JUBEDA VALI MAMAD,BAI AMANA VALI MAMAD	MR DF AMIN
297	FA/1725/1982	27/07/2010	AKHIL BHARATHIYA SHREE JAIN SHVETEMBER KHARTAR GACHHA MAHA,A'BADJAIN SHVETAMBER MURTIPOOJKHARAR GACHHA SANGH	NOTICE UNSERVED,(MR PK PAREKH),(MR DEEPAK M SHAH)	SIDDARTH DALICHAND,MAHALAXMI DALICHAND,BABULAL DIPCHAND,CHIMANLAL SHAMJEE,SALEBHAI IBRAHIMJEE SINCE DECEASED,TAHERBHAI IBRAHIM,SABIRBHAI IBRAHIM,MINOR BABA,MINOR SAKINA,MINOR BANU SALURA,MINOR KASU,MINOR FALIDA,DAYAJEE MANEE KANBI,FULCHAND BABULAL,MAHENDRAKUMAR BABULAL,ANNAPURNA ISHWARLAL,ANILKUMAR BABULAL,JAYANTILAL BABULAL,PREMILA BABULAL,MEENAKUMARI BABULAL,PUNAMCHAND CHANDMAL SINCE DECEASED,LAXMICHAND SUGAMCHAND,GULABCHAND D GOLECHA,RAMNIKLAL POPATLAL,AMRATLAL DIPCHAND,PRECHAND DIPCHAND,HATIMBHAI IBRAHIMJEE,ANANTRAI POPATLAL,NAGINDAS ODHAVJI THROUGH VISHASHRIMALI MAHAJAN,PRABHAVATI BABULAL,HASTIMALJI D PAREKH,CHARITY COMMISSIONER,RATANLALJI B BHANSALI	,GOVERNMENT PLEADER,(MR JD AJMERA),(MR YS MANKAD),MR KH DAMANI
298	FA/1738/1982	14/07/2008	PESTONJEE BHICAJEE,	FRESH NOTICE REQD(N)	INDIAN OIL CORPN. LTD REFINERY DIVISION,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD	MR UDAY R BHATT,MR ARUN H MEHTA
299	FA/1841/1982	24/04/2008	ANANDIBEN DEVSINH,BHAGWANDAS JIVRAM PATEL	MS MAYA N BHAVNANI	GUJARAT HOUSING BOARD A CORPORATE BODY,	
300	FA/1843/1982	13/05/2010	NITIN RATILAL SONI,	MS VASUBEN P SHAH,MR MEHUL M MEHTA	RASIKLAL HIRALAL SONI,NATVARLAL HIRALAL SONI,MANUBHAI HIRALAL SONI SINCE DECEASED THR.HIS HEIRS,BINDUBEN MANUBHAI SONI,DAKSHABEN M SONI,KALPANABEN M SONI,PALLAVIBEN M SONI,PRASHANT M SONI,MANISH M SONI,MANOJ M SONI,SHANTILAL HIRALAL SONI SINCE DECES.BY HIS HEIRS,KUSUMBEN SHANTILAL SONI,NAVINCHANDRA S SONI,HARSHADKUMAR S SONI,LINABEN S SONI,MILANBHAI S SONI,MADHUKANTA WIDOW OF RATILAL H SONI,NARSINHDAS RATILAL SONI,NAYANABEN RATILAL SONI,KAPILABEN DAUGHTER OF HIRALAL NARANDAS,ARVINDABEN DAUGHTER OF HIRALAL NARANDAS,RAJENDRAKUMAR RASIKLAL SONI,SATISHCHANDRA RASIKLAL SONI,ASHVINKUMAR RATILAL SONI,BHARATKUMAR R SONI	,MR BR SHAH,MR SANDIP C SHAH
301	FA/1862/1982	10/01/2011	MAKVANA GALABJI BHIKHAJI,	UNSERVED EXPIRED (N)	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
302	FA/1895/1982	27/06/2016	PRAJAPATI GALABHAI KODARBHAI,	FRESH NOTICE REQD(N)	SPL. LAND ACQUISATION OFFICER,	GOVERNMENT PLEADER
303	FA/1910/1982	14/03/2008	SHAKARIBEN WD/O NARANBHAI PUNJIRAM PATEL,RAJENDRAKUMAR N PATEL,INDIRABEN N PATEL MINOR THRO' GUARDIAN NO.1.,SUMITRA N PATEL MINOR THRO' GUARDIAN NO.1.,JIVIBEN P PATEL	RULE SERVED	KANTILAL PITAMBERDAS PATEL,RABARI MALJI LALJI,ORIENTAL FIRE & GENERAL INSURANCE CO,INDRAVADAN N PATEL THROUGH GUARDIAN SHAKRIBEN	NOTICE SERVED,(MR SB VAKIL)
304	FA/1915/1982	08/10/2015	PRAVINBHAI RATILAL SHAREDLAL,	MS DHARMISHTA RAVAL	ASHOKKUMAR P.DALAL,	MR KS NANAVATI
305	FA/1921/1982	27/06/2016	HEIRS OF MK PATEL,SUJIBEN W/O M K PATEL (DECD.THRO.HEIRS & L.R.'S),JIVIBEN M PATEL (HEIRS & LR'S. OF RESP.1/1.)	MR GM AMIN,	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
306	FA/1924/1982	18/01/2011	HEIRS OF SHANKERLAL MOTILAL PATHAK,RAMDAT SHANKARLAL PATHAK,HARIHAR SHANKARLAL PATHAK,SHANTABEN W/O SHANKARLAL MOTIRAM PATHAK,HARIHAR SANKARLAL PATHAK,SANTABEN WD/O SANKARLAL MOTIRAM PATHAK	,MR YC CONTRACTOR	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER

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307	FA/1937/1982	30/01/2012	GUJARAT STASTE ROAD TRANSPORT CORPN.,	(MR MD PANDYA)	MAHMADKHAN G PATAN,	UNSERVED EXPIRED (R)
308	FA/1946/1982	28/09/2010	ORIENTAL FIRE & GENERAL INSU. CO. LTD,	(MR SB VAKIL)	GATSANGJI PRADHANSINGJI,BHANUBHAI K BAROT,BHUPATSING P VAGHELA,VIJAY TRANSPORT COMPANY,F S RAJPUT,R B LAKHDHIRBHAI	NOTICE NOT RECD BACK,NOTICE SERVED, (MR NS SHETH)
309	FA/1947/1982	28/09/2010	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	(MR SB VAKIL)	GATSANGJI PRADHANSINGJI,BHANUBHAI KALIDAS BAROT,BHUPATSING PRATAPSING VAGHELA,VAGHELA TRANSPORT CO.,FATESING SHAMBHUSING RAJPUT,SHAKARBHAI DALABHAI RABARI,RABARI HARIBHAI RAMJIBHAI,BAI MENA WIFE OF RABARI HARI RAMJI,AMBABEN HARIBHAI,SHANTABEN HARIBHAI,MINOR TABHIBEN HARIBHAI	,NOTICE SERVED,(MR NS SHETH)
310	FA/1957/1982	11/07/2008	KESORAM SPUN PIPES & FOUNDARY,	MR AC GANDHI	KISHOR J SHETH,	NOTICE SERVED
311	FA/1993/1982	08/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	THAKOR SUJABAI WD/O JODHAJI SWARUPJI,THAKOR BABUJI JODHAJI,THAKOR KALUJI JODHAJI,THAKOR CHATURJI JODHAJI,THAKOR AGARBAI JODHAJI, NOS.4&5 BEING MINORS THR.THEIR NATURAL GUAR.&NEXT FRIEND NO.1 SUJABAI,KAMLESHKUMAR SEVANTILAL SAINI,GELOT DEVENDRAKUMAR MAFATLAL,THE NEW INDIA ASSURANCE CO.LTD,HARIJAN REVABHAI CHHAGANBHAI	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,MR MEHUL H RATHOD,(MRS DT SHAH), (MR SL VAISHYA)
312	FA/1994/1982	08/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DHUDALAL KARSANDAS KHASANDAS KHATRI,HARIJAN REVABHAI CHHAGANBHAI,KAMLESHKUMAR SEVENTILAL MALI,DEVENDRAKUMAR MAFATLAL GELOT,THE NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,MR MEHUL H RATHOD
313	FA/1995/1982	08/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	NANDABEN WD/O PRATAPSING SEVARAM LODHA,LALCHAND PRATAPSING LODHA,AMRITLAL PRATAPSING LODHA,BHIKHIBEN D/O PRATAPSING SEVARAM,TARAMATI D/O PRATAPSING SEVARAM, NOS.2TO5 BEING MINORS THR.THEIR GUAR.THEIR MOTHER NO.1 NANDABEN,HARIJAN REVABHAI CHHAGANBHAI,KAMLESHBHAI SEVENTILAL MALI,DEVENDRAKUMAR MAFATLAL GELOT,THE NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR MC BHATT,MR RAJNI H MEHTA,MR MEHUL H RATHOD,(MRS DT SHAH)
314	FA/1996/1982	08/09/2010	GUAJRAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	RABARI RADHANBEN JAMABHAI,RABARI JAMABHAI RAJABHAI,RABARI BABUBEN JAMABHAI,RABARI KALUBHAI JAMABHAI,RABARI MOTIBHAI JAMABHAI,RABARI RUKHIBEN JAMABHAI,RABARI PARABATJI JAMABHAI,NOS.3TO7 BEING MINORS THR.THEIR GUAR.& NEXT FRIEND NO.2.RABARI JAMABHAI,KAMLESHKUMAR SEVENTILAL,GELOT DEVENDRAKUMAR MAFATLAL,THE NEW INDIA INSURANCE CO. LTD.,HARIJAN REVABHAI CHHAGANBHAI	NOTICE NOT RECD BACK,MR MC BHATT,MR MEHUL H RATHOD
315	FA/1997/1982	08/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DEVENDRAKUMAR MAFATLAL GELOT,HARJINA RAVABHAI CHHAGANBHAI	NOTICE SERVED
316	FA/2005/1982	18/06/2009	SCRAP PROCESSING & ALLIED INDUSTRIES,J P MEHTA,BIPINBHAI P MEHTA	(MR JD AJMERA)	ORIENT STEEL CORPORATION,PREMKANTA G MUSAFARI,MATHURDAS CHAKUBHAI	NOTICE SERVED,SERVED BY RPAD (N),(MR GR PATHAK)
317	FA/2006/1982	31/01/2017	RATILAL M SHAH,HEIRS OF MANHERLAL M SHAH,KETANKUMAR R SHAH,MINOR NILESH R SHAH, THRO' GUARDIAN APPELLANT NO.3,MINOR NANKO R SHAH, THRO' GUARDIAN APPELLANT NO.3	MS VASUBEN P SHAH	MANEKLAL @ BABULAL MANEKCHAND,	(MR MD PANDYA)

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318	FA/2046/1982	21/07/2016	BAI PURI WIDOW OF SHIVABHAI MADHABHAI,DECEASED BABUBHAI SHIVABHAI THROUGH HEIRS,PATEL DAHIBEN BABUBHAI(WIFE),PATEL SAROJBEN BABUBHAI (DAUGHTER),PATEL NAINESHBHAI BABUBHAI(SON),PATEL NITINBHAI BABUBHAI (SON),PATEL PARULBEN BABUBHAI (DAUGHTER),NATHABHAI SHIVABHAI,POPATBHAI SHIVABHAI,VINODBHAI SHIVABHAI,BAKULABEN SHIVABHAI,MADHUBEN SHIVABHAI,SHARDABEN SHIVABHAI,KAILASHBEN SHIVABHAI	,UNSERVED EXPIRED (N),MR HASIT H JOSHI	DECEASE RABARI PRABHAT HARITHROUGH HEIRS,BHIKHIBEN D/O PRABHATBHAI DESAI (RABARI),ISHABEN D/O PRABHATBHAI DESAI (RABARI),RABARI BABAR PRABHAT HARI	,UNSERVED EXPIRED (N),MR VIJAY H NANGESH
319	FA/6/1983	01/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJAB NATIONAL BANK,MAHENDRA SHANTILAL SHAH,APOORVA SHANTILAL SHAH,VASANTIBEN SHANTILAL,SUDHA D/O.LATE SHANTILAL MANGALDAS,SUBODH MANGALDAS,GUNVANT MANGALDAS,GUJARAT STATE TEXTILE CORPORATION LTD.,JAHANGIR VAKIL MILLS COMPANY LTD.	,NOTICE UNSERVED,DELETED,(MR MD PANDYA),MR KM PARIKH,MR BS TRIVEDI,MR ABHIJIT P JOSHI
320	FA/7/1983	01/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	STATE BANK OF SAURASHTRA,MAHALAXMI MILLS LIMITED,JAYASUKHLAL RATILAL SHAH,KANTILAL RATILAL SHAH,ANILKUMAR CHANDULAL SHAH,HEIRS OF CHANDULAL V SHAH,SHANTABEN C SHAH,ANILKUMAR C SHAH,SHARAD C SHAH,KALPANA C SHAH,ANJANA C SHAH,GUJARAT STATE TEXTILE CORPN.,MAHALAXMI TEXTILE MILLS,OFFICIAL LIQUIDATOR OF GUJARAT STATE TEXTILE CORPORATION IN LIQUIDATION	,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR RJ OZA,MR ASHOK L SHAH,MR HJ BHATT,MR ABHIJIT P JOSHI,MS SMITA A SHAH
321	FA/79/1983	24/01/2011	PARI CHIMANLAL MOHANLAL,AMRATLAL M THAKKAR,RANCHHODLAL G THAKKAR,CHIMANLAL S PATEL,KANTILAL V THAKKAR	MR ARUN H MEHTA	CENTRAL BANK OF INDIA,DILLIP C DAVE,CHHOTALAL P DAVE DECEASED,DILIP C DAVE,KIRIT C DAVE,JAAK C DAVE,JYOTSNABEN J DAVE	RULE UNSERVED,MR SI NANAVATI
322	FA/85/1983	15/12/2011	MINOR KUMAR MEMA THRO' GUARDIAN BIJAL DANA,MINOR JIVABEN THRO' GUARDIAN BIJAL DANA,MINOR SHAMJI THRO' GUARDIAN BIJAL DANA,MINOR KUMAR KANA THRO' GUARDIAN BIJAL DANA,BIJAL DANA	MR DD VYAS	MAYAJAR JIVA VIRDA,SAMARA JAKHU BAROT,NEW INDIA ASS. CO. LTD.,BALUBHAI MAHOBATSING JADEJA,G S R T C,CARRIERS FINANCE LTD.,BHUUSANKUMAR RAMSWARUP,RANCHHOD KARSHAN	,NOTICE SERVED,DS AFF.NOT FILED (N),MR RAJNI H MEHTA
323	FA/86/1983	15/12/2011	KAKUBAI KHIMA AHIR,	MR DD VYAS	MAYAJAR JIVA VIRDA DELETED,SAMARA JAKHU BAROT,NEW INDIA ASS. CO. LTD.,BALUBHA M JADEJA,G S R T C,CARRIORS FINANCE LTD. DELETED,BHUSANKUMAR RAMSWARUP,RANCHHOD KARSAN DELETED	,NOTICE SERVED,DELETED,MR RAJNI H MEHTA
324	FA/87/1983	15/12/2011	MEMA S/O JIVA,JIVIBEN D/O JIVA,SHAMJI S/O JIVA,KANA S/O JIVA,BIJAL DANA	MR DD VYAS	MAYAJAR JIVA VIRDA DELETED,SAMARA JAKHU BAROT,NEW INDIA ASS. CO. LTD.,BALUBHA JADEJA DELETED,G S R T C,CARRIORS FINANCE LTD DELETED,BHUSANKUMAR RAMSWARUP,RANCHHOD KARSHAN	,NOTICE SERVED,NOTICE UNSERVED,DELETED,MR RAJNI H MEHTA
325	FA/88/1983	15/12/2011	MESIBAI DANA,	MR DD VYAS	MAYAJAR JIVA VIRDA,SAMARA JAKHU BAROT,NEW INDIA ASS. CO. LTD.,BALUBHA M JADEJA,G S R T C,CARRIERS FINANCE LTD.,BHUSANKUMAR RAMSWARUP	,NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA
326	FA/89/1983	15/12/2011	DAIBAI GOVIND,	MR DD VYAS	MAYAJAR JIVA VIRDA,SAMARA JAKHU BAROT,NEW INDIA ASS. CO. LTD.,BALUBHA M JADEJA,G S R T C,CARRIERS FINANCE LTD.,BHUSANKUMAR RAMSWARUP	,NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA
327	FA/124/1983	12/08/2008	RAJKUNVERBA RATANSINH,HEMATSINH RATANSINH,MAHIPATSINH RATANSINH,DHAMUBA RATANSINH,SUKHDEVSINH RATANSINH, MINOR BY HIS GUARDIAN-MOTHER PETI. NO. 1	NOTICE SERVED,UNSERVED EXPIRED (N),MR PREMAL S RACHH	DRIVER GATUBHAI RUKHADBHAI,THE GUJARAT STATE ROAD TRANSPORT CORPORATION, THROUGH GENERAL MANAGER	NOTICE SERVED,(MR MD PANDYA)

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328	FA/139/1983	02/09/2008	MATHIYA IBRAHIMBHAI NAZIRBHAI,MATHIYA SULAIMANBHAI RAULBHAI	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
329	FA/160/1983	13/01/2011	UMARBHAI NOORMOHMAD MEMON.,	MR AA SHETHWALA	REVABHAI MADHABHAI PRAJAPATI,NEW INDIA ASSURANCE CO. LTD.,MADHAJI PUNJAJI DABHI	
330	FA/161/1983	13/01/2011	UMARBHAI NOORMOMHAMAD MEMON.,	MR AA SHETHWALA	LILABEN REVABHAI PRAJAPATI,NEW INDIA ASSURANCE CO. LTD.,MADHAJI PUNJAJI DABHI	
331	FA/162/1983	13/01/2011	UMARBHAI NOORMOHMED MEMON.,	MR AA SHETHWALA	MANIBEN GOVINDBHAI BHAMBI,NEW INDIA ASSURANCE CO. LTD.,MADHAJI PUNJAJI DABHI	
332	FA/163/1983	13/01/2011	UMARBHAI NOORMOHMAD MEMON,	LAW VERDICT	GOVINDBHAI VAJABHAI BHAMBI,NEW INDIA ASSURANCE CO. LTD.	,MR RAJNI H MEHTA
333	FA/216/1983	12/02/2014	MAHANT JANARDANDASJI GURU LEGAL REPRESENTRATIVES OF DECD,VISHWAMBARDASJI GURU JANARDHANDASJI	,MR SP MAJMUDAR	ADMINISTRATOR,JOINT CHARITY COMMISSIONER,DY CHARITY COMMISSIONER	GOVERNMENT PLEADER,MS ARCHANA R ACHARYA
334	FA/218/1983	05/08/2008	GOBBIND FIGURED & WIRE GLASS PVT. LTD.,	MR MR ANAND	PATEL RANCHHODBHAI ATMARAM,JOITABEN RANCHHODBHAI PATEL,KAILASHBEN WD/O RAMESHBHAI RANCHHODBHAI,RAJPUT RATUJI BADARJI	FRESH NOTICE REQD(N), (MR PB MAJMUDAR)
335	FA/223/1983	15/05/2008	PARSOTTAM WAHAJI.,	MS ASHA H GUPTA	.,	
336	FA/227/1983	25/09/2008	PACHAN VALJI PATEL,VELA VAGHA SANGHAR	(MR YS MANKAD)	MEGHRAJ MAMU SANGHAR,NARAN KHIMJI SANGHAR,MEGHRAJ BHANJI SANGHAR,CHARITY COMMISSIONER	GOVERNMENT PLEADER,NOTICE SERVED
337	FA/249/1983	27/01/2011	NARSINGSAHAY MUDUNGOPAL ELECTRIC CO. PVT. LTD.,	MR MJ THAKORE	CENTRAL BANK OF INDIA,DILIP CHHOTALAL DAVE,HEIRS OF DECED. CHHOTALAL P DAVE,JANAK CHHOTALAL DAVE HEIRS OF C P DAVE,KIRIT CHHOTALAL DAVE HEIRS OF C P DAVE,JYOTSNA JANAK DAVE	,MR SI NANAVATI
338	FA/250/1983	27/01/2011	CENTRAL BANK OF INDIA,	MR SI NANAVATI	SHREE NURSINGSAHAY MUDANGOPAL ELECTRIC CO.,PARMANANDAS MUNDHRA SINCE DECEASED TH'GH HIS HEIRS,DILIP CHHOTALAL DAVE,HEIRS OF DECEASED CHHOTALAL POPATLAL DAVE,JANAK CHHOTALAL DAVE,KIRIT CHHOTALAL DAVE,JYOTSNA JANAK DAVE	,NOTICE SERVED
339	FA/257/1983	22/06/2017	CHHANABHAI NARANBHAI,CHAMANBHAI NARANBHAI - DDECEASED BY HIS HEIRS,BHURIBEN CHAMANBHAI SOLANKI,MADHUBEN CHANDRAKANT VAGHELA,PASHIBEN MAFATLAL CHAUHAN	,(R VB GHARANIYA)	MANIBEN MAFATLAL,DALSUKHBHAI MAFATLAL,JAYANTILAL MAFATLAL	MR KV SHELAT
340	FA/301/1983	11/04/2008	BACHUBHAI BHALABHAI PATEL,	NOTICE UNSERVED	KAMLASANKAR MARTAJI BARANDA,PYARACHAND CHUNILAL MEHTA,NATIONAL INSURANCE COMPANY LTD.,DECESED OF KANTIBHAI REVABHAI PANCHAL,UNITED INDIA INSURANCE COMPANY LIMITED.,BHIKHIBEN WD/O KANTI REVABHAI PANCHAL,MINOR BHARATKUMAR KANTIBHAI PANCHAL, THROUGH HIS GUARDIAN MOTHER BHIKHIBEN NO.4.1	(MR MD PANDYA)
341	FA/306/1983	21/02/2018	MULCHAND PITAMBAR & CO. OF CHOTILA,	APPEARANCE DELETED	DEPADA BHARAT PRABHUDAS OF WADHWANI CITY,,SIPAI ANWAE IBRAHIM,MOHMED HANIF MOHMED SHAIKH OF AHMEDABAD,NATIONAL INSURANCE CO. LTD RAJKOT,NATHALAL BHOPABHAI,M/S PATEL & PATEL CO. OF AHMEDABAD	,RULE SERVED,RULE UNSERVED,MS MAYA N BHAVNANI,(MR BHARAT J SHELAT),MR PM THAKKAR
342	FA/315/1983	21/07/2010	CHANDRAKALABEN WIDOW OF SHRI SAMPATRAJ PREMRAJ SHAH,	(MRS DT SHAH)	JAYABEN SHAH,MINOR KARNIKA SAMPATRAJ SHAH,MINOR KARNRAJGANPAGTRAJSHAH,GANPATRAJ PREMRAJ SHAH,MOHANRAJ PREMRAJ SHAH,PURANRAJ GANPATRAJ SHAH,PARASRAJ GANPATRA SHAH,YASHODA DEVI,SHEELA DEVI,PANKAJ RAJ SHAH,ASHOK SHAH,LALITA NAHETA,KUM SUNITA,ABHAY KUMAR	,(MR KB PADIA),(MR MD PANDYA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
343	FA/355/1983	07/05/2008	PARSHOTTAMBHAI DAHYABHAI PANCHAL,HIRALAL KALIDAS BRAHMBHATT,PUNJABHAI BHALABHAI PATEL,RAVINCHANDRA MAGANLAL PANCHAL,PRABHAKAR SHANKERLAL OZA,CHIMANLAL HIRALAL PANCHAL,CHANDULAL SOMNATH PANCHAL,ARVINDKUMAR REVANDAS PATEL	(MR BR GUPTA),MR KJ KAKKAD	BAI DHANALAXMIBEN,UPENDRAKUMAR RAMANLAL,COLLECTOR,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,MS NAYANA M SHAH
344	FA/356/1983	29/07/2011	UNION OF INDIA,	MR PS CHAMPANERI	SIGMA CHEMICALS,	MR SI NANAVATI,MS ANUJA S NANAVATI
345	FA/358/1983	09/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	SADARBIBI D/O BHULMIYA JABARMIYA,MOHMEDMIYA SHEKHUMIYA KAZI,LALJIBHAI CHHAGANBHAI SUTHAR	,(MR JD AJMERA),(MR MH SHAIKH)
346	FA/359/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR GALABHAI SANKABHAI,	
347	FA/360/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR NATHABHAI RAICHAND,	
348	FA/361/1983	14/05/2008	SPECIALLAND ACQUISIION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI VALABHAI TEJABHAI,	
349	FA/362/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BECHARBHAI JIVABHAI KUMBHAR,	FRESH NOTICE REQD(N)
350	FA/363/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR KESHABHAI MONGHABHAI,	FRESH NOTICE REQD(N)
351	FA/364/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THARMABHAI TEJABHAI KUMBHAR,	FRESH NOTICE REQD(N)
352	FA/365/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DHARAMBHAI KODARBHAI KUMBHAR,	FRESH NOTICE REQD(N)
353	FA/366/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DAHYABHAI KESHABHAI PRAJAPATI,	FRESH NOTICE REQD(N)
354	FA/367/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DHULABHAI GALBABHAI PRAJAPATI,	FRESH NOTICE REQD(N)
355	FA/368/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR PUNJABHAI JIVABHAI,	
356	FA/369/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR RAMABHAI KODARBHAI,	FRESH NOTICE REQD(N)
357	FA/370/1983	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI VAJABHAI TEJABHAI,	FRESH NOTICE REQD(N)
358	FA/375/1983	08/07/2010	GSRTC,	(MR MD PANDYA)	LALA MAVJI,DRIVER NITIN KANTILAL MEHTA, S.T. DEPOT, JAMNAGAR	RULE SERVED,MRS MC THAKKER
359	FA/554/1983	28/01/2011	MAHASHANKAR N TRIVEDI,CHUNILAL V VAIDYA,HARKANT H VAKIL,NARSIBHAI B PATEL	NOTICE UNSERVED,(MR NIGAM R SHUKLA)	RAJNIKANT R SARDAR,JAWAHAR A JHAVERI,MANOHAR SHANTILAL JHAVERI,MADHUKANT N RATHI,CHANDRAKANT GORDHANDAS SARDA,LALJIBHAI N MODHA,HARIBHAI CHANDULAL THAKKER,PANNALAL VITHALJI JHAVERI,SURYASHANKER V OZA,JAM RANJITSINGHJI CHHATRALAYA,SAURASHTRA VIDVAT PARISHAD,JOINT CHARITY COMMISSIONER,CHIEF ADMINISTRATOR	,(MR MD PANDYA),MR AP MEDH
360	FA/564/1983	02/09/2008	DAUDBHAI AMDABHAI DODIA,	MR BG PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
361	FA/590/1983	09/05/2008	DAMODAR IRON WORKS,	MR NS SHEVADE,MR SS SHEVADE	K J SHETH,	(MRS SIDDHI D TALATI),MS KSHMA V SHETH
362	FA/602/1983	03/09/2015	BANK OF BARODA,	RM DESAI	THE KESHAV MILLS CO. LTD.,GUJARAT STATE TEXTILE CORPORATION LTD.,THE STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX(N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
363	FA/605/1983	23/12/2010	M/S. DEVPAL SINGH & HARDEEPPAL SINGH, A REGISTERED PARTNERSHIP FIRM,	MR KG SUKHWANI,MAYABEN N BHAVNANI	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
364	FA/618/1983	11/04/2008	UNITED INDIA INSURANCE CO.LTD.,	(MR NAGIN N GANDHI)	MOHANBHAI DEVABHAI KHARADI,CHANDUBHAI BABABHAI VAGHARI,SENDHABHAI RANCHHODDAS CHAUDHARI,AMTHARAM BECHARDAS PATEL	FRESH NOTICE REQD(N), (MR NS SHETH)
365	FA/630/1983	24/04/2008	JAIMANGAL COOP.HOUSING SOCIETYLTD. C/O GOVINDBHAI M PATEL,	(MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
366	FA/638/1983	09/09/2015	SHETH RAJIVBHAI CHINUBHAI,PRABHAVATIBEN CHINUBHAI	MR VIBHUTI NANAVATI	THE MUNICIPAL CORPORATION, AHMEDABAD,	SN SHELAT
367	FA/639/1983	09/09/2015	SHETH RAJIVBHAI CHINUBHAI,PRABHUVATIBEN CHINUBHAI	MR VIBHUTI NANAVATI	THE MUNICIPAL CORPORATION, AHMEDABAD,	MR SN SHELAT
368	FA/646/1983	17/01/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	HARDIK C RAWAL	KANTILAL BABERBHAI PATEL,	
369	FA/649/1983	28/01/2011	NATVARLAL PREMCHAND SHAH,BHOGILAL SHANTILAL VORA	PM THAKKAR	SAVAILAL TRAMBAKLAL,HIMATLL MOOLJIBHAI,RATILAL JIVANBHAI SHAH,RATILAL MAGANLAL DOSHI,AMRITLAL KESHAVJI SHAH,LALITKUMAR AMRITLAL MANIAR,CHINUBHAI SUKHALAL SETH,GIRDHARLAL SHANTILAL SHAH,VADILAL DEVSHIBHAI MEHTA,MAHASUKHLAL CHUNILAL KAPASIVALA,CHANDULAL HARJIVANDAS SHAH,SOBHAGCHAND SHIVLAL SHAH,NATHALAL AMRITLAL SHAH,GIRDHARLAL CHHOTALAL SANGHVI,PRANLAL SHIVLAL SHETH,KANTILAL JAGJIVANDAS SHETH,KANTILAL GULABCHAND GOSALIA (SINCE EXPIRED),DAYALAL SHIVLAL GANDHI,BHAICHAND OGHADBHAI SHAH,THE CHARITY COMMISSIONER, GUJARAT STATE,HIMATLAL KANJIBHAI SHAH	,NOTICE SERVED
370	FA/653/1983	07/05/2008	DAHYABHAI KALUBHAI DALWADI,	NOTICE NOT RECD BACK	ISHWARBHAI DEVJIBHAI SOLANKI, S.T.DRIVER,GUJARAT STATE ROAD TRANSPORT, TO BE SERVED THROUGH THE GENERAL MANAGER	
371	FA/667/1983	16/12/2015	ARVINDBHAI NAROTTAMDAS SHETH,	NOTICE UNSERVED	AHMEDABAD MUNICIPAL CORPORATION,	MR MITUL K SHELAT
372	FA/668/1983	16/12/2015	SHETH ARVINDBHAI NAROTTAMDAS,	NOTICE UNSERVED	AHMEDABAD MUNICIPAL CORPORATION,	MR MITUL K SHELAT
373	FA/687/1983	19/01/2011	KOTHARI NALINKANT KESHAVLAL,	MR CM BHUTADIA	PATEL MANEKLAL JOITARAM,PATEL SAKARCHAND RANCHHODDAS,PATEL RATILAL BAVABHAI,SHAH KANCHANLAL CHANDULAL,PATEL HARISHBHAI TALSHIBHAI, DECEASED BY HIS HEIRS,PATEL CHANCHALBEHN HARIBHAI (WIDOW),PATEL PRAVINCHANDRA HARIBHAI,PATEL JAYANTILAL HARIBHAI,PATEL RAJENDRA HARIBHAI,PATEL PANKAJ HARIBHAI	
374	FA/690/1983	06/12/2010	VAKIL MEHTA PARIKH SHETH,	MR RP BHATT	NAGARBHAI B PATEL,BARODA MUNICIPAL CORPORATION	MS MAYA N BHAVNANI, (MR NR OZA)
375	FA/702/1983	26/04/2011	GSRTC,	(MR MD PANDYA)	JUNGADH MUNICIPALITY THROUGH CHIEF OFFICER,ABDULGAFAR ALLARAKHA NAGHARI	UNSERVED EXPIRED (R),MR YOGESH S LAKHANI,MR ND NANAVATI
376	FA/704/1983	23/09/2008	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BHANABHAI LALLUBHAI PATEL,NASIRKHAN FIRDOSHKHAN PATHAN,RAJUBEN BHARTBHAI PATEL,ABDUL RASID ABDULKARIM SHAIKH,BHARATBHAI DINUBHAI PATEL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,(MR MD PANDYA)
377	FA/717/1983	07/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GIRIJASHANKER LAXMISHANKER,	(MR PV NANAVATI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
378	FA/742/1983	14/03/2008	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR ARUN H MEHTA	JAYABEN W/O BHARATKUMAR NAVINCHANDRA PANDYA,NAVINCHANDRA CHANDULAL PANDYA DECD. THROUGH HEIRS,CHAMPABEN WD/O NAVINCHANDRA CHANDULAL PANDYA,KAUSHIKBHAI NAVINCHANDRA,YOGINIBEN D/O NAVINCHANDRA & W/O KAMALKANT PANDYA,ASHOKKUMAR NAVINCHANDRA,MUJBIL AHMED MOHMED YASIN SHAIKH (DELETED),ABDULHASAN MEHDIHASAN,NEW INDIA ASSURANCE CO.LTD.,CHAMPABEN W/O NAVINCHANDRA CHANDULAL PANDYA	NOTICE SERVED,NOTICE UNSERVED,(MR NAGIN N GANDHI),MR AJAY R MEHTA
379	FA/754/1983	30/07/2008	UNITED INDIA INSURANCE C0.LTD,	MR VIBHUTI NANAVATI	DALSUKHBHAI GHEMABHAI BARIA,HUSEN ABDULSATTAR KALU SHAIKH,ZAHID ZAKIRHUSEIN VANDELIWALA	MR DF AMIN,MR KG SHETH
380	FA/755/1983	30/07/2008	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JALABHAI SARDARBHAI PAGI,HUSEN ABDULSATTAR KALU SHAIKH,ZAHID ZAKIRHUSEIN VANDELIWALA	
381	FA/756/1983	30/07/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BAI HARIBEN JALABHAI PAGI,HUSENI ABDULSATTAR KALU SHAIKH,ZAHID ZAKIRHUSEIN VANDELIWALA	NOTICE SERVED,MR DF AMIN
382	FA/757/1983	30/07/2008	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI)	BHALABHAI HARIBHAI BARIA,ZAHID ZAKIRHUSEIN VANDELIWALA,HUSENI ABDULSATTAR KALU SHAIKH	MR DF AMIN,(MR. JC SHETH)
383	FA/763/1983	18/08/2010	G S R T C,	(MR MD PANDYA)	BAI SAVITA GOPALDAS,MINOR PARSURAM GOPALDAS, THRO'GUARDIAN RESP. NO.1,MINOR RAMESH GOPALDAS, THRO' GUADIAN RESP. NO.1,MINOR MANOJ GOPALDAS, THRO' GUARDIAN RESP. NO.1,JASUBHAI DANBHAI	NOTICE SERVED,MR ND NANAVATI
384	FA/764/1983	18/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MANGLABEN PRAGJIBHAI,MINOR GITA PRAGJI,MINOR ARVIND PRAGJI,PATEL NATHABHAI GANGADAS,DUDHIBEN NATHABHAI,JASHUBHAI DANBHAI	NOTICE SERVED,MR ND NANAVATI
385	FA/776/1983	23/03/2016	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	SHANTABEN MANILAL PANCHAL,HANSABEN MANILAL PANCHAL,BINABEN MANILAL PANCHAL,RAKESH MANILAL PANCHAL,MAHESH MANILAL PANCHAL,NATHIBEN RANCHHODBHAI PANCHAL,SUBHASH MAHDHAVRAO DALVE	NOTICE SERVED,RULE UNSERVED
386	FA/778/1983	07/05/2008	JILLA SIDDI,	NOTICE UNSERVED	JINNATBAI WD/O. ABBAS ABDULLA KARA,UNITED INDIA FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,MR AP MEDH
387	FA/783/1983	30/11/2011	HURBAI SIDIK,	NOTICE NOT RECD BACK	Blank Name,	
388	FA/786/1983	16/05/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERUBHA PRABHATSANG,	MR MANOJ N POPAT
389	FA/787/1983	16/05/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABSING KANAKSINH,	MR MANOJ N POPAT
390	FA/797/1983	08/12/2008	SALIMBHAI HABIBBHAI KHOKHAR,ABDUL MAJID BABIBBHAI KHOKHAR	MR ABHIRAJ R TRIVEDI	CHHAGANBHAI BHAIJIBHAI VASAVA,ORIENTAL FIRE & GEN.INSURANCE CO.LTD.	MR RAJNI H MEHTA
391	FA/800/1983	08/12/2008	SALIMBHAI HABIBBHAI KHOKHAR,ABDULMAJID BABIBHAI KHOKHAR	,MR ABHIRAJ R TRIVEDI	KALABHAI DHANABHAI PARMAR,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	,NOTICE SERVED
392	FA/808/1983	11/04/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	DIVALIBEN WD/O DEVJIBHAI MAVJIBHAI GALATHIYA,MINOR SHARDA DEVJI,MINOR BHIKHU DEVJI,MINOR JAYA DEVJI,MINOR VARSHA DEVJI,BASIR SULEMAN,GUJARAT ELECTRICITY BOARD	NOTICE NOT RECD BACK,MS MAYA S DESAI, (MR PV HATHI)
393	FA/841/1983	15/02/2011	SOMAJI PUNAJAJI BHAGAT,	MR JN JADEJA	TAMJUDIN JALALUDIN,JUMAKHAN CHANDKHAN	
394	FA/847/1983	25/04/2017	CHANDULAL MOTILAL SHROFF,	MR RA SEJPAL	ASHA SOAP WORKS (DELETED),REVANKUMAR G NATHANI (DELETED),GHANSHYAM N NATHANI (DELETED),AGRAWAL KANAIYALAL GAURILAL	,MS PAURAMI B. SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
395	FA/848/1983	16/05/2008	BAI P M PATEL GIRLS HIGH SCHOOL TRUSTES TRUSTEES :-,MANEK JAMSHEDJI RATANSHA GEARAPARSI PANCHAYAT OFFICE,SHAMS BHAKKA DOCTOR,BARJORJI N PALIA,BENJANJI SO CHACHA,BAHADUR R PATEL,ERACHSHA ARDESHAR PANDOL,DEENABEN R GADIYALI,DEVAR KAVASJI TE.MODI,MINOCHER K CONTRACTOR	MRS KETTY A MEHTA	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
396	FA/860/1983	11/08/2008	SAIYED ABDULMIYA AHMADMIYA,SAIYED MOHMAD ZIAUDDIN SHAH- SAHIB MIYA ALVI,SAIYED ABDULLAMIYA HYDERALI,AMIR SAHIB ABDULLASAHIB ALVI	MS VASUBEN P SHAH	AHMEDABAD MUNICIPAL CORPN,ESTATE AND CITY IMPROVEMENT OFFICER,SAIYED SAMSUDDIN ABDUL KADAR BUKHARI,SAIYED ZAHIRUDDIN AMABULLA	,(MR GN DESAI),MR NC SHAH
397	FA/868/1983	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATELLAVJIBHAI VAJABHAI,	NOTICE UNSERVED
398	FA/869/1983	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATELJAVARBEN WIDOW OF BECHAR JAGU,	NOTICE NOT RECD BACK
399	FA/870/1983	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL HIRABHAI KODARBHAI,	NOTICE UNSERVED
400	FA/871/1983	08/05/2008	STATE OF GUJARAT,	UNSERVED EXPIRED (N)	PATEL KANABHAI NARSINHBHAI,	
401	FA/872/1983	08/05/2008	STATE OF GUJARAT,	UNSERVED EXPIRED (N)	NATHIBEN VAJABHAI DIED,LAVJIBHAI VAJABHAI	(MR BK GANDHI)
402	FA/873/1983	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NARABHAI MADHUBHAI,	
403	FA/874/1983	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VOHRA IBRAHIMBHAI KARIMBHAI,VOHRA ISAKBHAI IBRAHIMBHAI	FRESH NOTICE REQD(N)
404	FA/875/1983	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL TALSIBHAI AMBUBHAI LAVJIBHAI,	
405	FA/922/1983	21/12/2010	KABITA DAS WD/O NILKANTHA DAS,MINOR SANJIBKUMAR DAS,MINOR CHIRANJIB KUMAR DAS	MR KF DALAL	PROJECT MANAGER, ONGC,LILAJI PUNJAJI THAKOR,VIJAY VIRSINGH,OIL AND NATIONAL GAS COMMISSIO,NEW INDIA ASS. CO. LTD.	,NOTICE NOT RECD BACK,MS KJ BRAHMBHATT,MR RAJNI H MEHTA
406	FA/923/1983	21/12/2010	CHHAGANLAL M.MACHHI & 4.,	MR KF DALAL	PROJECT MANAGER,ONGC & 4.,LILAJI P THAKORE,VIJAY VIRSINGH,O.N.G.C,NEW INDIA ASSU.CO.LTD.,	,NOTICE NOT RECD BACK,MS KJ BRAHMBHATT,MR RAJNI H MEHTA,MR BR SHAH
407	FA/925/1983	28/01/2011	PATEL KANTILAL SHANKERLAL,	MR HARSHAD K PATEL	BAI RUKHIBEN DAUGHTER OF SHANKERLAL BHAICHAND PATEL,	(MR HV PUJARA)
408	FA/932/1983	16/05/2008	UNITED BANK OF INDIA,	MR AC GANDHI	DHARAMCHAND SUMERMAL,SUMERMAL BACHA,JEETMAL BAID,R L BUCHA,SAMPATLAL GUMANMAL,SAMPATLAL JUMANMAL	,NOTICE SERVED,(MR HB SHAH)
409	FA/951/1983	07/03/2008	VARVABHAI JAKSHIBHAI (SINCE- DECD.THRO.HIS HEIR & L.R. (SON),VIRAMBHAI VARVABHAI	MR DF AMIN	VIJYABEN KHANDUBHAI, SINCE DECEASED THRO'HIS HERIRS & LRS,VJAY JITENDRAKUMAR SHAH,NIMESH JITENDRAKUMAR SHAH,JITENDRA MOHANLAL SHAH	
410	FA/957/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF MANEKCHOWK & A'BAD MFG. O.LTD;,	OFFICIAL LIQUIDATOR,MS PJ DAVAWALA,MR BHARGAV HASURKAR	THE MUNICIPAL CORPORATION OF THE CITY,	(MRS VD NANAVATI)
411	FA/958/1983	02/09/2015	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	KM DESAI	A'BAD MUNICIPAL CORPORATION,	SI NANAVATI
412	FA/959/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI,MR BHARGAV HASURKAR	A'BAD MUNICIPAL CORPORATION,	(MRS VD NANAVATI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
413	FA/960/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	A'BAD MUNICIPAL CORPORATION,	(MRS VD NANAVATI)
414	FA/961/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MS PJ DAVAWALA	THE MUICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
415	FA/962/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	THE MUICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
416	FA/963/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	THE MUICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
417	FA/964/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	THE MUICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
418	FA/965/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	THE MUICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
419	FA/966/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI,MR BHARGAV HASURKAR	THE MUICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
420	FA/968/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
421	FA/969/1983	04/02/2016	THE OFFICIAL LIQUIDATOR OF THE MANEKCHOWK AND A'BAD MFG. CO. LTD.,	OFFICIAL LIQUIDATOR,MR KM DESAI	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)
422	FA/970/1983	09/09/2015	OFFICIAL LIQUI. OF MANEKCHOWK & AHMEDABAD MFG. CO. LTD.,	MS PJ DAVAWALA	A'BAD MUNICIPAL CORPORATION,	MR SI NANAVATI
423	FA/975/1983	22/08/2008	GIRIVARDAS C AGRAWAL DECD.THROUGH THE LRS,KAMLABEN CHIRANJILAL AGRAWAL MOTHER OF GIRIVARDAS AGRAWAL,LAXMIBEN WD/O GRIWARDAS AGRAWAL,KIRAN D/O GIRIWARDAS AGRAWAL,VANDANA D/O GIRIWARDAS AGRAWAL,NILESH D/O GIRIWARDAS AGRAWAL,KOMAL D/O GIRWARDAS AGRAWAL,ANAND S/O GIRIWARDAS AGRAWAL,VANRAJ V GOHIL	,MR KV SHELAT	DASHNAM GOSWAMI CO.OP.EDU.SOC.LTD.,DASHNAM GOSWAMI CO.OP.EDU. SOCIETY LTD.,MAHENDRAGIRI RAMCHANDRAGIRI,B K GOSAI,SHRI PANNAGIRI MOTIGIRI - DELETED,THE REGISTRAR OF THE CO.OP.SOC.,THE CHARITY COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,(MR RAMESH K SHAH)
424	FA/983/1983	23/12/2010	FARHATUNNISA BEGAM BADASAHEB W/O TIRMIZI M HASIRUDDIN SINCE D/D THRO HER HEIRS AND LRS.,MARTUZAALI NASIRUDDIN TIRMIZI HUSBAND OF FARHATUNNISABEGAM,ZAFARALAM MURTUZAALI TIRMIZI SON,SAIYEDAKHATUN MURTUZAALI GAUGHTER,INTEKHAB ALAM MURTUZAALI MINOR	,MR MEHUL S SHAH,(MR SURESHM SHAH)	MIRSAHABMIYA BADASAHAB BUKHARI,MOHMMEDSAHAB BADASAHAB BUKHARI,HUSENI SAHAB BADASAHAB BUKHARI DIED THRO' HEIRS & LRS,ANWARUNNISSA HUSENI SAHEB,RIYADBABA HUSENI MINOR THRO' ANWARUNNISSA HUSENI SAHEB,SAMSUDDIN A BUKHARI - DELETED	,NOTICE SERVED,DELETED,(MR MB GANDHI)
425	FA/1031/1983	14/07/2008	BAI DAHI W/O BAPUBHAI KALYANDAS,ISWERLAL MANILAL	NOTICE UNSERVED	THE SPECIAL LAND ACQUISITION OFFICER,	NOTICE SERVED
426	FA/1033/1983	13/05/2008	THE ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,	MR UDAY R BHATT	SMT. AYSHA AYUB SANGHAR BEING THE HEIR & MOTHER OF HUSIEN AYUB SSNGHAR,SMT. FATMABIBI AYYUB	NOTICE SERVED
427	FA/1043/1983	09/05/2008	JETHUBHA BHARMALJI SODHA,	(MR YS MANKAD)	RAICHAND UMERSHI SHAH,	FRESH NOTICE REQD(N)
428	FA/1061/1983	21/12/2010	NEW INIDA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KABITA DAS,MIONOR SANJIB KUMAR DAS,MIONOR CHIRANJIB KUMAR DAS,PROJECT MANAGAR,,VIJAY VIRINGH,ONGC	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR KF DALAL,MR BR SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
429	FA/1062/1983	21/12/2010	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	CHHAGANLAL MOHANLAL MACHHI,MANIBEN CHHAGANLAL MACHHI,PRAKASH CHHAGANLAL MACHHI,GEETABEN CHHAGANLAL MACHHI,USHABEN PRAVINKUMAR MACHHI,PROJECT MANAGER, O.N.G.C.,LILAJI P. THAKOR - DELETED,VIJAY VIRSING,ASST. ENGINEER,OIL & NATURAL GAS COMMISSION	,DS AFF.NOT FILED (N),DELETED,MS KJ BRAHMBHATT,MR KF DALAL,MR AJAY R MEHTA
430	FA/1067/1983	06/07/2018	GOVINDLAL MAGANLAL PANCHAL,	MR SUNIL K SHAH,(MR HB KANSARA)	NATVARLAL MAGANLAL PANCHAL,	NOTICE UNSERVED
431	FA/1100/1983	29/12/2010	MANSURI GULABBHAI HAJIBHAI,SAKINABAI WD/O MANSURI GULABBHAI HAJIBHAI,SABERE GULABBHAI,ISHARAT GULABBHAI,NASIM GULABBHAI,FARZANA GULABBHAI,SHEHNAZ GULABNHAI,PRAVIN GULABBHAI,FAROOK GULABBHAI	(MR GIRISH D BHATT),MR AJ MEMON	MANSURIJAHEDABANU D/O. MOHMEDBHAI HAJI SULTANBHAI,MEHROONISHA D/O MOHMEDBHAI HAJI,JEBUN NISHA D/O. MOHMEDBHAI DECD. THRO' HEIRS & LRS,SANAULLA MOHMEDBHAI,ATAULLA MOHMEDBHAI,FATMABEN W/O MOHMEDBHAIU SULTANBHAI DECD. THRO' HEIRS,JUBEDABEN MOHMEDBHAI,JAFARBHAI MOHMEDBHAI MANSURI,GULAM RASUL MOHMEDBHAI MANSURI	,NOTICE SERVED,(MR VJ DESAI),MR DHAVAL G NANAVATI
432	FA/1102/1983	13/08/2014	RAMANLAL R PATEL DECD.THROUGH THE LRS,LILAVATI RAMANLAL PATEL,DHIRAJKUMAR RAMANLAL PATEL,PRAVINABEN RAMANLAL PATEL,ANJANBEN RAMANLAL PATEL,LALIT RAMANLAL GHIYA,BIJAL AMRUTLAL PATEL,ANJANABEN RAMANLAL PATEL,LALITBHAI RAMANLAL GHIYA	,DELETED,MS TRUSHA K PATEL,	ASHARAM H THAKKAR HIS HEIRS & LEGAL REPRESENTATIVES-,NIRMALABEN ASHRAM THAKKAR,NILAYBHAI ASHRAM THAKKAR,BINABEN ASHRAM,PRAGNABEN ASHRAM,RINABEN ASHRAM,OFFICIAL RECEIVER	,NOTICE SERVED,MR BP GUPTA,MR TARAK DAMANI
433	FA/1105/1983	13/01/2011	BELABEN,	MRS KETTY A MEHTA	GOVINDBHAI BECHARBHAI, THROUGHHIS LEGAL REPRESENTATIVES:,EMPLOYEES STATE INSURANCE CORPORATION	NOTICE SERVED,MR MA BUKHARI,MR HEMANT S SHAH
434	FA/1112/1983	08/12/2008	NATIONAL RESEARCH DEVELOPMENT CORPORATION,	NOTICE UNSERVED	ARCOY INDUSTRIES,	NOTICE UNSERVED
435	FA/1114/1983	24/08/2011	LILARAM & SONS,CLOTH MERCHANTS& COMMISSION AGENTS,	(MR NS SHETH)	TEE DEE ENTERPRISES,MAHADEVJI,PARTNER OF M/S LACHHMANDAS RAMCHAND	
436	FA/1124/1983	21/06/2016	SANGHVI JAYANTILAL MAGANLAL,	MR SN SHELAT	DIRECTOR OF ACCOUNTS AND TREASURIES,STATE OF GUJARAT	,GOVERNMENT PLEADER
437	FA/1138/1983	15/05/2008	JAY BHADRAKALI ENGG.WORK,GIRISH JADAVBHAI PATEL	MR MEHUL SHARAD SHAH, (MR SURESHM SHAH)	GUJARAT SMALL INDUSTRIES CORP LTD,NALIN VASANTRAY PARIKH	NOTICE NOT RECD BACK, (MR PV HATHI)
438	FA/1139/1983	26/08/2019	DECEASED BIJAL AMRA KATARA THRO HIS LEGAL HEIRS,RANCHHOD BIJAL KATRA,LAXMAN BIJAL KATRA,CHANDU BIJAL KATRA,RANCHHOD BIJAL KATARA,LAXMANBHBAI BIJALBNHAI KATARA,CHANDUBHAI BIJALBHAI KATARA - SINCE DECEASED TH. HEIRS,SOMABHAI CHANDUBHAI KATRA,RAMESHBHAI CHANDUBHAI KATRA,KOKILABEN WD/O. CHANDUBHAI KATRA	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
439	FA/1140/1983	26/08/2019	AMRABHAI JETHABHAI TALAR,DECEASED MOTIBHAI JETHABHAI TALAR THRO HIS LEGAL HEIRS,SUKHABHAI MOTIBHAI TALAR,HATIBEN, WIDOW OF MOTIBHAI TALAR,JESINGBHAI MOTIBHAI TALAR	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
440	FA/1141/1983	26/08/2019	SARDAR BHURA BARIA,CHHATRABHAI BHURABHAI BARIA,PRATAP SARDAR BARIA	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
441	FA/1142/1983	26/08/2019	DECEASED NAIK BHAIJI BHURA THRO HIS LEGAL HEIRS,NAIK SANABHAI BHAIJIBHAI,NAIK RATNABHAI BHAIJIBHAI,NAIK MANSUKHBHAI BHAIJIBHAI,NAIK SANKALBHAI BHAIJIBHAI,NAIK CHADIA BHURABHAI,DECEASED NAIK RUMAL BHURA THROU HIS LEGAL HEIRS,NAIK LAXMAN RUMAL,NAIK FATABHAI RUMAL,NAIK DHIRABHAI RUMAL,NAIK DALABHAI RUMAL,DECEASED NAIK GALA NARSING THRO HIS LEGAL HEIRS,NAIK SHANKARBHAI GALABHAI,NAIK AMBABEN, WD/O, GALABHAI NARSING,NAIK JETHA NARSING,NAIK POONA NARSING	,MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
442	FA/1143/1983	26/08/2019	DECEASED DAJIBHAI KHUSHALBHAI KATARA THRO HIS HEIRS,SAKALBHAI DAJIBHAI KATARA,NATHABHAI DAJIBHAI KATARA,SOMIBEN, WD/O. DAJIBHAI KATARA	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
443	FA/1144/1983	26/08/2019	JESING HIRA TALAR,DECEASED SALAM HIRA TALAR THRO HIS LEGAL HEIRS,LILABEN, D/O. SALAM HIRA TALAR,NARVATBHAI HIRA TALAR,GALAB HIR TALAR,SOMBHAI HIRABHAI TALAR,BAI AMBA WD/O HIRA KOYA	,MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
444	FA/1145/1983	26/08/2019	DECEASED RAISINGBHAI BHEMABHAI TALAR THRO HIS LEGAL HEIRS,DINESH RAISINGBHAI TALAR,MATIBEN, WD/O. RAISINGBHAI TALAR,MADHIBEN, WD/O. RAISINGBHAI TALAR,LAXMANBHAI BHEMABHAI TALAR,DECEASED HAMIRSINBHAI BHEMABHAI TALAR THRO HIS LEGAL HEIRS,BALVANTBHAI HAMIRBHAI TALAR,PRATAPBHAI HAMIRBHAI TALAR,BENIBEN, WD/O. HAMIRBHAI TALAR,UDESINH HAMIRBHAI TALAR,ABHESINH HAMIRBHAI TALAR,DECEASED KANAK LAXMANBHAI THRO HIS LEGAL HEIRS,AMBABEN, WD/O. KANAKBHAI LAXMANBHAI,DILIPBHAI KANAKBHAI,BHOPATBHAI KANAKBHAI,DALPATBHAI HAMIRBHAI	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
445	FA/1146/1983	26/08/2019	FATABHAI NATHABHAI,MANABHAI NATHABHAI,RAIJIBHAI NATHABHAI,DECEASED GALABHAI NATHABHAI THRO HIS LEGAL HEIRS,FATABHAI NATHABHAI,MENABHAI NATHABHAI,RAIJIBHAI NATHABHAI,MANGABHAI NATHABHAI,MANGABHAI NATHABHAI	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
446	FA/1147/1983	26/08/2019	DECEASED BIJAL AMRA KATARA THRO HIS LEGAL HEIRS,RANCHHOD BIJAL KATRA,LAXMAN BIJAL KATRA,CHANDU BIJAL KATRA,RANCHHOD BIJAL KATARA,LAXMANBHAI BIJALBHAI KATARA,CHANDUBHAI BIJALBHAI KATARA - SINCE DECEASED TH. HEIRS,SOMABHAI CHANDUBHAI KATRA,RAMESHBHAI CHANDUBHAI KATRA,KOKILABEN WD/O. CHANDUBHAI KATRA	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
447	FA/1148/1983	26/08/2019	KHATUBHAI A TALAR,	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
448	FA/1163/1983	08/03/2011	MINOR MAHENDRA MULJIBHAI PATEL THRU HIS GUARDIAN & NEXT FRIEND MULJIBHAI MAGANBHAI PATEL,	NOTICE SERVED	NATWARBHAI MAGANBHAI PATEL,USMANBHAI DAYABHAI PATEL	UNSERVED EXPIRED (N),MR PRATIK B BAROT
449	FA/1192/1983	05/07/2016	KANTILAL GORDHANDAS,GOMTIBEN,CHUNIBHAI,MANIBHAI GORDHANBHAI,ATMARAM GORDHANBHAI,RAMESHBHAI MANIBHAI,LAXMIBEN ATMARAM,KANUBHAI ATMARAM,BAPUBHAI ATMARAM,AMRUTLAL ATMARAM,NANAJIBHAI ATMARAM,CHANCHALBEN MANILAL	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
450	FA/1201/1983	05/09/2008	MAHALAXMI TRANSPORT COMPANY,	KEDAR B BINIWALE	STATE ROAD TRANSPORT CORPN,SURYAKANT CHANDRAKANT DAVE DELETED AS PER CT'S ORDEER	NOTICE SERVED,DELETED
451	FA/1205/1983	04/08/2008	M/S. CHATRABHUJ PRAJAPATI,	(MR PM RAVAL)	MOOORTHY TEXTILES,	UNSERVED EXPIRED (N)
452	FA/1206/1983	13/07/2009	RASHENDRAKUMAR BHANUPRASAD TRIVEDI,AHMEDABAD MFG AND CALICO PRINTING CO LTD,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	BHARATI WD/O JAYDEV R JADAV,PAULOMI JAYDEV JADAV MINOR,BABY JAYDEV JADAV MINOR	(MS SHRADDHA N SHAH)

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453	FA/1207/1983	14/03/2008	ORIENTAL FIRE & GEN INS. CO.,	(MR SB VAKIL)	JAMNABEN REVACHAND SINDHI,MINOR GOPAL REVACHAND SINDHI,MINOR RAJUBEN R SINDHI,MINOR CHANDUMAL R SINDHI,MINOR RAJESHRI R SINDHI,MINOR HARESHKUMAR R SINDHI,YUSUF MUSA CHANKI,ABDULSATTAR A DURVESH,MAGANLAL J SINDHI,RADHUBEN W/O MAGANMAL J SINDHI	DS AFF.NOT FILED (R), (MR. JC SHETH)
454	FA/1215/1983	23/12/2010	MUKUNDBHAI SUKHALAL SHAH,	BK DAMANI	P F RAVAL,	RP BHATT
455	FA/1222/1983	09/12/2015	GUJ STATE ROAD TRANSPORT CORPN,RUPABHAI MOTIBHAI	MR HARDIK C RAWAL,MR SN SHELAT	PATEL VALJI PRAGJI,SANTOKBEN VALJI,SAMUBEN MANSUKHLAL,MUKESH MANSUKHLAL,INDUMATI MANSUKHLAL	MR SP DAVE
456	FA/1248/1983	06/08/2010	AHMEDABAD MUNICIPAL CORP,	MR MITUL K SHELAT	ARVINDBHAI NAROTTAMBHAI SHETH DECD.THROUGH THE LRS,	
457	FA/1256/1983	25/04/2017	TRUSTEE OF SONERI MASZID BLDG.,	MR AY PATHAN	SAFDARALI H MIRZA,	FRESH NOTICE REQD(N)
458	FA/1261/1983	25/04/2017	ATUL PRODUCTS LTD,	NANAVATI ASSOCIATES	BAVABHAI RANCHHODBHAI,BHAGUBHAI RANCHHODBHAI,SHANKAR BAVABHAI PATEL	NOTICE UNSERVED
459	FA/1262/1983	22/06/2017	AHMEDABAD MUNICIPAL CORPN,	MS JIRGA D JHAVERI	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	NOTICE SERVED
460	FA/1291/1983	29/12/2010	ENGINEERING CONSTTUCTION CORPN,	MR DD VYAS	JAI PAL MADANLAL BHANDARI,SWARAN KANTA J P BHANDARI,INTERNATIONAL GENERAL ELECTRICCO (INDIA) P LTD,GUJARAT ELECTRICITY BOARD	(MR SB VAKIL)
461	FA/1297/1983	11/04/2008	BHIKHUBHAI BHAGABHAI RATHODIA,RAIBEN BHIKHUBHAI RATHODIA	UNSERVED EXPIRED (N)	JAYTENDRABHAI CHANDRASINH BAROT,GUJ STATE ROAD TRANSPORT CORPN	NOTICE SERVED,MR KN RAVAL,MR HARDIK C RAWAL
462	FA/1300/1983	30/07/2010	REV DR GURBACHANSING CHRISTIAN,S R P ANDIV,REV P ALISHA	MR MC BHATT	SINDHI GULABCHAND TAKCHAND,SINDHI POHUMAL TAKCHAND,SINDHI DILIPCHAND @ HIRALAL,SINDHI MAGANLAL TAKCHAND,SINDHII ISHWARLAL TAKCHAN,LODHA BABULA DURGAPRASAD,REV S M BANARJI,MI E AUGASTIN,REV DR K CHAUHANSING,REV DAYALCHAND CHRISTIAN,HARILAL DEVCHANDBHAI BRAHMKSHTRIYA	,MR SV RAJU
463	FA/1326/1983	15/09/2010	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR	MG DOSHIT,	NOTICE SERVED
464	FA/1344/1983	23/09/2008	HASMUKH PETROLEUMS,NEW INDIA ASS. CO. LTD.	MR RAJNI H MEHTA	FAKIRMAMAD NOORMAMAD,SARDAR NETRASINGH HARBHALSINGH	RULE SERVED,RULE UNSERVED
465	FA/1378/1983	08/05/2008	AHMEDABAD MUNICIPAL CORPN,	MR MG NAGARKAR	VIJAY TUBE WELL CORPORATION SINCE DECEASED THRO'HIS HEIRS,	MR HM PARIKH,(MR KC SHAH)
466	FA/1412/1983	14/10/2016	KANCHANLAL C PARIKH,ARVIND C PARIKH	UNSERVED EXPIRED (N)	CENTRAL BANK OF INDIA,A'BAD JUPITAR SPINNING WEAVING& MFG. CO.LTD,NATIONAL TEXTILE CORPN. LTD,STATE OF GUJARAT,NATIONAL TEXTILE CORPN LTD,RAMANLAL C PARIKH,GIRISHBHAI C PAREKH,RAJNIKANT C PARIKH,PADMABEN K DESAI,SARLABEN K DESAI,VINABEN P JARIWALA,PARIKH RASIKLAL CHANDULAL,KOKILA ARVIND PRASAD DESAI	,GOVERNMENT PLEADER,MR RM DESAI,MS ANUJA S NANAVATI
467	FA/1424/1983	03/08/2017	KASUMBABEN AMBAVIDASBHAI,	MR SHIRISH JOSHI	DHIRAJLAL CHHAGANLAL TANNA,HIRABHAI DEVRAJBHAI	MR PM THAKKAR
468	FA/1427/1983	10/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	PUSHPABEN GANPATSINH RAJPUT THRO' GANPATRAM M RAJPUT,CHANDULAL SHAH ST DRIVER,(DELETED)	NOTICE UNSERVED,DELETED
469	FA/1446/1983	20/07/2011	STATE BANK OF INDIA,	MR PRANAV G DESAI	AHMEDABAD SAW MILLS,HARSHAD ARVINDBHAI SHAH,JAYANTILAL CHIMANLAL SHAH DECD.THRO'HIS HEIRS,NARENDRA J SHAH,ARVIND JAYANTILAL,INDRAVADAN JAYANTILAL SHAH	,NANAVATI & NANAVATI
470	FA/1458/1983	15/05/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	UNION OF INDIA,	(MR. JC SHETH)

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471	FA/1469/1983	07/05/2008	SHANTABEN TULSIDAS SHARMA,	(MR KG VAKHARIA)	TULSIDAS MADHAVDAS SHARMA,	(MR SB VAKIL)
472	FA/1477/1983	26/08/2019	KAMALDEEP CORPORATION (FIRM),JATANBEN HARJIVAN PARMAR	UNSERVED EXPIRED (N),MR BHARAT P PARMAR	KAMALDEEP COOPERATIVE HOUSING SOCIETY LIMITED,MR.MANSUKHLAL SHIVLAL SHAH,A Y DESAI,REGISTRAR,SURESHBHAI MAHESHWAR SHUKLA,GOPALBHAI TRIBHOVANDAS SOLANKI	,GOVERNMENT PLEADER,NOTICE SERVED,MR VS PARIKH
473	FA/1479/1983	21/12/2010	AHMEDABAD MUNICIPAL CORPORATION THROUGH THE MUNICIPAL COMMISSIONER,	MR MG NAGARKAR	RABARI MAGJISHA JETHABHAI,AHMEDABAD ELECTRICITY CO LTD	(MR HB SHAH),MR GOVIND V PATEL
474	FA/1482/1983	20/07/2011	STATE BANK OF INDIA,	MR PRANAV G DESAI	AHMEDABAD WOODEN MFG.,JYOTSNABEN NARENDRA SHAH,HEIRS OF JAYANTILAL CHIMANLAL SHAH,NARENDRA J SHAH,ARVIND JAYANTILAL,INDRAVADAN JAYANTILAL SHAH	,NOTICE NOT RECD BACK,NOTICE SERVED,NANAVATI & NANAVATI
475	FA/1485/1983	06/05/2008	STATE OF INDIA,	MR PRANAV G DESAI	AHMEDABAD MECHANICAL WORK,INDRAVADAN JANTILAL SHAH,JANTILAL C SHAH,JANTILAL C SHAH SINCE DECEASEDBU HIS HEIRS,ARVIND JAYANTILAL,INDRAVADAN J SHAH	NOTICE SERVED,NOTICE UNSERVED,MR SI NANAVATI
476	FA/1486/1983	22/07/2008	GULAMHUSAIN IBRAHIM,FAIZUDDIN MURADKHAN,SAMADARKAHAN GULDAKHAN,MUBARAKHUSAIN FAKIRMOHMED	NOTICE UNSERVED,UNSERVED EXPIRED (N)	SURENDRA P SHAH,CHARITY COMMISSIONER	NOTICE SERVED,DELETED
477	FA/1495/1983	07/05/2008	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	ATMARAM SOMNATH PATEL,KANTHABEN A PATEL,KAUSHIK A PATEL,PUNAM A PATEL,AMRUTLAL S PATEL,BANSILAL A PATEL,PUNJIBEN A PATEL	NOTICE SERVED
478	FA/1503/1983	06/05/2008	INDRAJIT CHAMANLAL PAREKH SINCDECEASED BY HIS HEIRS AS RESPT,MADHUSUDAN CHAMANLAL PAREKH,HEIRS OF MAHENDRA CHAMANLAL DELETED AS,URMILABEN MAHENDRA PAREKH DELETED,SHAILESH MAHENDRABHAI PAREKH DELETED,ANGANA MAHENDRABHAI PAREKH DELETED,VIRENDRA CHAMANLAL PAREKH DELETED,MANMOHAN CHAMANLAL PAREKH DELETED,KAMALNAYAN CHAMANLAL PAREKH DELETED,NUTAN CHAMANLAL PATEKH DELETED,SAVITABGAURI CHAMANLAL PAREKH DELETED,SHARDABEN RANCHHODBHAI,MRUDULABEN KUNJVIHARIBHAI SHAH,BRINDA SURESHBHAI CHOKSHI DELETED,NITIBEN MADHUSUDAN MEHTA DELETED	(MR GN SHAH)	BANK OF INDIA,RAJNAGAR SPINNING WEAVING AND MANUFACTURING CO LTD -DELETED,MANGALDAS GIRDHARDAS PAREKH PVT LTD,SANJAY INDRAJIT PAREKH,SAVITAGAURI INDRAJIT PAREKH,AMLA RAJATKUMAR,VAIDEGI PARTHIV ADHYARU	,NOTICE SERVED,MR SS PANESAR,MR KN RAVAL
479	FA/1509/1983	29/07/2008	PRAJAPATTI KANCHANBEN JAGJIVANDAS,	MR DD VYAS	RN MALECK,MALECK RAYABJI NATHAJI,NATIONAL INSURANCE COMPANY,PRAJAPATI GANGABEN MADHAVJIBHAI,PRAJAPATI SHANKERBHAI MADHAVJIBHAI,PARAJAPATI MANSUKH MADHAVJIBHAI,PARAJAPATI RAMESH MADHAVJIBHAI	,MR BR SHAH,(MR AV TRIVEDI)
480	FA/1510/1983	07/05/2008	INDIAN FOOD INDUSTIRES,	FRESH NOTICE REQD(N)	SETH NARUMAL GOVINDRAM & CO.,RAMESH N AHUJA	MS MAYA N BHAVNANI,MR KG SUKHWANI
481	FA/1515/1983	14/07/2010	AHIR GAGU RANDHIR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHIR MAJA VALA,AHIR RAVJI MEGHAJI,NEW INDIA INSURANCE CO.LTD	NOTICE SERVED BY DS,RULE SERVED,(MR NAGIN N GANDHI),MR GC MAZMUDAR
482	FA/1523/1983	04/08/2008	HERIS OF RAMCHANDBHAI @ RAYCHANDDAS JETHABHAI,BACHUBHAI RAMCHANDBHAI,JAYANTILAL RAMCHANDBHAI @ RAYCHANDDAS,KANTABEN RAMCHANDBHAI @ RAYCHANDDAS,BIPINCHANDRA RAMCHANDBHAI @ RAYCHANDDAS,HASUMATIBEN RAMCHANDBHAI @ RAYCHANDDAS RAMI,SARASWATIBEN RAMCHANDBHAI @ RAYCHANDDAS RAMI,BHANUMATI RAMCHANDBHAI @ RAYCHANDDAS RAMI	MR AJ PANDYA	COLLECTOR,	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
483	FA/1528/1983	16/08/2016	UNION OF INDIA,	MR SUDHIR M MEHTA	SHRI LALBHAI RAMJIBHAI CONTRACTOR,SMT. DAHIBEN LALBHAI CONTRACTOR,KANAIYALAL LALBHAI CONTRACTOR,HEMANT KUMAR LALBHAI CONTRACTOR	
484	FA/1557/1983	08/05/2008	MRS.HIRABEN NAROTTAMDAS PATEL ALIAS VAKHARIA,HASMUKHLAL NAROTTAMDAS	NOTICE NOT RECD BACK,NOTICE UNSERVED, (MR RAVI R TRIPATHI)	SHRI KISHANCHAND THARUMAL LALWANI OWNER OF D.K.TRADERS,MUKESH SILK MILLS- A PARTNERSHIP FIRM,SHRI MADHUBHAI KALIDAS PATEL,SHRI PRABHUDAS KALIDAS	
485	FA/1558/1983	17/11/2016	DARIABEN WD/O DESAIBHAI KHODABHAI RATHOD,	(MR RA MISHRA)	DAHYABHAI R PATEL,	NOTICE UNSERVED
486	FA/1559/1983	07/04/2011	NOORBANU MOHAMADSULEMAN SADIK,	MR SHALIN N MEHTA	.,	
487	FA/1562/1983	08/05/2008	UNION OF INDIA,	(MR RM VIN)	M/S SHIVLAL VIRCHAND A FIRM,M/S RASIKLA MANILAL AND CO,MS RAJENDRAKUMAR AND CO,MS SAURASHTRA PAINTS P LTD,JOITBEN SHIVLAL PANCHAL,TULSIDAS SHIVLAL PANCHAL,BHAGWANDAS AMBALAL PANCHAL,HEIRS OF SHANKARLAL JETHALAL,PRABHULAL SHANKARLAL,CHANDULAL SHANKARLAL,TRILOKKUMAR TULSIDAS,BANSIKUMAR TULSIDAS,KAMLESH TULSIDAS,ARUNKUMAR TULSIDAS,SHAILESH TULSIDAS,RAMESH TULSIDAS,RAMESHCHANDRA TULSIDAS,KAMLABEN TULSIDAS,CHHOTALAL SHIVLAL,MAHENDRA CHHOTALAL,VIDYABEN CHHOTALAL	,SERVED BY RPAD (N), (MR SB VAKIL)
488	FA/1564/1983	09/09/2008	GUJARAT STATE FINANCIAL CORPORATION,	(MR SANDEEP N BHATT)	TRANSFORMER MANUFACTURE INDUSTRIES,RAMESH KANTILAL RAVAL,RAJNI GAJANAND RAVAL,RASIKLAL REVASHANKER RAVAL,PRAVIN RASIKLAL RAVAL,VIDYA GAURI VISHNU PRASAD RAVAL,MAHESH VISHNUPRASAD RAVAL,HASMUKH TULJASHANKAR RAVAL,ARVIND PREMSHANKAR RAVAL,KANTILAL REVASHANKER RAVAL,SHANKER BHANUSHANKER RAVAL,JASUMATI REVASHANKER RAVAL,VASANT HARILAL DAVE	,(MR PM RAVAL)
489	FA/1571/1983	08/05/2008	SAYENDRABHAI ASHABHAI PATEL,NARENDRABHAI ASHABHAI PATEL	NOTICE NOT RECD BACK, (MR NR OZA)	PRAJAPATI BABUBHAI AMTHABHAI,PRAJAPATI BHIKHUBHAI AMTHABHAI	(MR BR GUPTA)
490	FA/1572/1983	22/06/2017	CHHANABHAI NARANBHAI,HEIFS OF CHAMAN NARANBHAI,BHURIBEN CHAMANLAL SOLANKI,MADHUBEN CHANDRAKANT VAGHELA,PASHIBEN MAFATLAL CHAUHAN	MR BN PATEL	DALSUKHBHAI MAFATLAL SOLANKI,	
491	FA/1580/1983	14/10/2016	PUNJAB NATIONAL BANK,	MR KM PARIKH	HEIRS OF SHANTILAL MANGALDAS,MAEHNDRA SHANTILAL SHAH DELETED AS PER COURT ORDER,APPORVA SHANTILAL SHAH,VASANTIBEN SHANTILAL SHAH DELETED AS PER COURT ORDER,SUDHA D/O. LATE SHANTILAL M SHAH(DELETED AS PER COURT,SUBODH MANGALDAS,GUNVANT MANGALDAS,GUJARAT STATE TEXTILE CORPORATION LTD.,STATE OF GUJARAT,JEHANGIR VAKIL MILLS CO.LTD. DELETED AS PER COURT ORDER	,GOVERNMENT PLEADER,NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MR JS YADAV
492	FA/1645/1983	01/09/2008	BALIBEN D KOLI,JINGA RAISING KOLI,RAILIBEN D KOLI,MINOR SITABEN D KOLI, THRO' MOTHER APPELLANT NO.1,MINOR NARSING D KOLI, THRO' MOTHER APPELLANT NO.1,MINOR GITABEN D KOLI, THRO' MOTHER APPELLANT NO.1,MINOR GAMIRBHAI D KOLI, THRO' APPELLANT NO.1	UNSERVED EXPIRED (R),MR MEHUL M MEHTA	FIROJ ABDULLA,MAHMADBHAI S SHAIKH,UNITED INDIA INSURANCE CO.	,NOTICE SERVED,(MR JD AJMERA)
493	FA/1646/1983	01/09/2008	ADESING C KOLI,RESIBEN C KOLI,CHAMPABEN C KOLI MINOR THRO' GUARDIAN NO.1.,RAMILA C KOLI MINOR THRO' GUARDIAN NO.1.,PARSING C KOLI MINOR THRO' GUARDIAN NO.1.,CHEIKHALI C KOLI MINOR THRO' GUARDIAN NO.1.,MADHIBEN C KOLI MINOR THRO' GUARDIAN NO.1.,LALLUBHAI C KOLI MINOR THRO' GUARDIAN NO.1.	NOTICE SERVED,MR MEHUL M MEHTA	FIROJ ABDULLA,MAHMADBHAI SIDIQBHAI SHAIKH,UNITED INDIA INSURANCE CO	,NOTICE SERVED,(MR JD AJMERA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
494	FA/1667/1983	12/08/2008	SURYODAYA METAL WORKS,AMRATLAL KARSANDAS MISTRY,NAROTTAMDAS KARSANDAS MISTRY,HIRALAL KARSANDAS MISTRY,SANTOKBEN KARSANDAS MISTRY,NAROTTAMDAS KARSANDAS,HARILAL KARSANDAS,DHIRUBHAI KACHRABHAI SHAH	NOTICE NOT RECD BACK,NOTICE UNSERVED	DENA BANK,	MR AJ PANDYA
495	FA/1683/1983	30/07/2010	FATESINGH ATHISINGH,	(MR JD AJMERA)	GUJARAT ELECTRICITY BOARD,	NOTICE SERVED
496	FA/1693/1983	23/09/2015	AHMEDABAD MUNICIPAL CORP.,	(MRS VD NANAVATI)	GUJARAT INDUSTRIAL CO-OP. BANKLTD,	MR DIPAK R DAVE
497	FA/1709/1983	06/05/2008	JIVANLAL RAMCHANDRA PATEL SINCE DECEASED BY HIS HEIRS,MAHALAXMIBEN WIDOW OF JIVANLAL RAMCHANDRA PATEL,VINODCHANDRA JIVANLAL PATEL,HARSHAD JIVANLAL PATEL,HASUMATI JIVANLAL PATEL,HASUMATIBEN RAMANLAL KACHWALA,RAMESHCHANDRA SURAJMAL BORDIA,BADAMBEN SURAJMAL BORDIA,MANGALCHAND CHAMPALAL SURANA	NOTICE UNSERVED,UNSERVED EXPIRED (N)	CHARUP CO.OPERATIVE HOUSING SOCIETY LTD.,DHARAMCHAND POKARANA,ASHOK ABHAYAMAL NAHAR,KALPANA TRADERS	MR PM THAKKAR
498	FA/1714/1983	23/12/2010	RANCHHODLAL MADHABHAI DECEASED THROUGH HIS HEIRS,AMRATLAL RANCHHODLAL,SINCE DECEASED BY HIS HEIRS,VRAJLAL RANCHHODLAL,GANPATLAL RANCHHODLAL,LABHUBHAI RANCHHODLAL,SANTOKBEN RANCHHODLAL,LILABEN W/O AMRATLAL,CHANDULAL AMRATLAL,BHARATIBEN D/O AMRATLAL,MANJUBEN D/O AMRATLAL,ASHOKKUMAR S/O AMRATLAL,USHABEN D/O AMRATLAL,VINABEN D/O AMRATLAL,ASHABEN D/O AMARATLAL	,MR KH DAMANI	MINOR SANJIV,MINOR BHAVESH,MINOR BHADRESH PRAFULCHANDRA,MINOR PRAGNESH PRAFULCHANDRA,GIRISHCHANDRA MANILAL TALATI,PRAFULCHANDR MANILAL TALATI,KAMALABEN W/O MANILAL TALATI,KARUNABEN KISHORKUMAR,CHANDRIKABEN SHARADKUMAR D/O MANILAL,SAROJBEN VINODCHANDRA D/O MANILAL,GITABEN MANILAL TALATI	,MR BM MANGUKIYA,MR ML BHATT
499	FA/1715/1983	28/02/2012	MOHMAD GAFUR KASAM DECD.THROUGH LRS,SALIM MOHMAD GAFUR KASAM MANSUR,SALEJI MOHMAD GAFUR KASAM MANSUR,FIRDOSH D/O MOHMAD GAFUR KASAM MANSUR,SIRAJ MOHMAD GAFUR KASAM MANSUR,NAJAMA D/O MOHMAD GAFUR KASAM MANSUR,RAHAT WD/O SALIM MOHMAD GAFUR KASAM MANSUR,NAZIA D/O SALIM MOHMAD GAFUR KASAM MANSUR,NILOPHAR D/O SALIM MOHMAD GAFUR KASAM MANSUR,NAHIDALI S/O SALIM MOHMAD GAFUR KASAM MANSUR,HEIRS OF MUSAJI ISAPJI,ALLARAKHIBEN WD/O MUSAJI ISAPJ,SAYEED MUSAJI MANSURI,RESEED MUSAJI MANSURI,SHAMMI MUSAJI MANSURI	(MR VJ DESAI),MR DN PANDYA,	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
500	FA/1825/1983	07/05/2008	KALYANBHAI DINARAY AGARWAL,RAMJIBHAI GIGABHAI,MAVJIBHAI KANJIBHAI,ISHWARBHAI SHRIKNATBHAI GUPTA	REFUSED SERVED (N)(10)	GUJARAT HOUSING BOARD,	(MR YF MEHTA)
501	FA/1827/1983	19/11/2008	NARANBHAI HIRABHAI AHER,KARSANBHAI KANABHAI AHER,NEW INDIA ASSURANCE CO LTD,BIPATRA BHARU RUDA	MR RAJNI H MEHTA	BAI VANIBEN NARANBHAI,BAI HIRIBEN JADAVBHAI DABHI,BAI LAKHIBEN JADAVBHAI DABHI,BAI TIDIBEN JADAVBHAI DABHI,BHALABHAI JIVANBHAI BHARVAD	NOTICE NOT RECD BACK,MR PRATIK Y JASANI
502	FA/1832/1983	15/09/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR MG NAGARKAR	PUNJAB NATIONAL BANK,,	
503	FA/1845/1983	21/07/2010	NAVINCHANDRA GIRDHARLAL PATEL,	(MR RN SHAH)	ACMEC ENTERPRISES,CHANDRAKANT S JURYASINGHANI,OMPRAKASH RAMCHAND SHARMA	NOTICE SERVED,MR MJ THAKORE
504	FA/1849/1983	16/05/2008	JAYANTILALLALLUBHAI SONI,	(MR BHARAT J SHELAT)	NATVARLAL LALLUBHAI SONI,	MR GIRISH PATEL
505	FA/1850/1983	16/05/2008	JAYANTILAL LALLUBHAI SONI,	(MR BHARAT J SHELAT)	NATVARLAL LALLUBHAI SONI,	MR GIRISH PATEL
506	FA/1858/1983	13/04/2016	UNITED INDIA INSURANCE CO LTD,	MR SN SOPARKAR,MR AP MEDH	YUSUFSHA MOHEMMADSHA DIVAN,NAGINBHAI HIRABHAI SHAH	(MR SK BUKHARI)
507	FA/1859/1983	06/05/2008	RAJENDRA DYEING AND PRINTING MILLS LTD,	MR BR SHAH	UNION OF INDIA,P M A HAKIM,STATE BANK OF SAURASHTRA	MR JS YADAV,MR DIVYESH SEJPAL
508	FA/1861/1983	04/08/2008	KANKUBEN S VANKAR,	NOTICE SERVED	BHARAT SILICS SAND,UNITED INDIA INSURANCE CO.LTD	(MR AV TRIVEDI)
509	FA/1877/1983	14/07/2008	MOHANBHAI BHAIJIBHAI PATEL,	(MR SD PATEL)	MAHANT MANSUKHRAMJI MAGNIRAMJI,	NOTICE SERVED
510	FA/1891/1983	22/09/2010	MUNICIPAL CORPN OF AHMEDABAD,	MR MG NAGARKAR	NEW BANK OF INDIA,	MR KM PARIKH
511	FA/1894/1983	12/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMNI VASHRAM RAJGOR,	MS HANSA B PUNANI
512	FA/1903/1983	24/02/2011	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	JR NANAVATI	THE AHMEDABAD DISTRICT CO-OPERATIVE BANK LTD.,	MR YATIN SONI

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513	FA/1904/1983	24/02/2011	AHMEDABAD MUNICPAL CORPORATION,	(MR JR NANAVATI)	AHMEDABAD DISTRICT COOPERATIONBANK LTD,	MR YATIN SONI
514	FA/1909/1983	14/10/2016	GUJARAT STATE TEXTILE CORPORATION,	MR JS YADAV	BANK OF INDIA,RAJNAGAR SPINNING & MFG.CO.LTD	MR AP MEDH,MS ANUJA S NANAVATI
515	FA/1912/1983	14/10/2016	GUJARAT STATE TEXTILE CORPORATION,	MR JS YADAV	CENTRAL BANK OF INDIA,HIMABHAI MANUFACTURING CO.LTD.,STATE OF GUJARAT,NATIONAL TEXTILE CORPORATION (GUJARAT) LTD.	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR KM PARIKH,MS PARAGI K PARIKH,(MR DINESH K PARIKH)
516	FA/1943/1983	01/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	CENTRAL BANK OF INDIA,HIMABHAI MANUFACTURING CO LTD,GUJARAT STATE TEXTILE CORPN,NATIONAL TEXTILE CORPORATION,OFFICIAL LIQUIDATOR OF GUJARAT STATE TEXTILE CORPORATION	,M/S NJ MEHTA ASSO.,MR JS YADAV,MS ANUJA S NANAVATI
517	FA/1949/1983	24/09/2008	KESHAVLAL KHOMILAL DIVAKAR,SHYAMAVATIBEN W/O.KESHAVLAL DIVAKAR,ANUPAM S/O.KESHAVLAL DIVAKAR,JYOTIBEN D/O.KESHAVLAL DIVAKAR,VIRENDRAKUMAR S/O.KESHAVLAL DIVAKAR	(PRADYUMAN B BHATT),MR HM PARIKH, (MR BHARAT J SHELAT)	SHAMALBHAI RAMJIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,VIJAYKUMAR NEMICHAND JAIN,UNITED INDIA INSURANCE CO.LTD.,SHAH HAJARIMAL BHAGWANCHAND	NOTICE SERVED,(MR PV NANAVATI),(MR MD PANDYA),MR SV RAJU
518	FA/1953/1983	28/02/2012	DHANKRASHNA D SHAH,	MR DN PANDYA	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
519	FA/1977/1983	14/05/2008	UNION OF INDIA,WORKS MANAGER,WORKSHOP FOREMAN (ASS)	(MR RM VIN)	DECEASED PUNA KHODA,UJIBEN,MINOR SATISH PUNA THRO' GUARDIAN R.NO.1.1,MINOR SANJAYKUMAR PUNA THRO' GUARDIAN R.NO.1.1,MINOR SHASHIKANT PUNA THRO' GUARDIAN R.NO.1.1.,MINAKSHI PUNA,MINOR SHANTA PUNA THRO' GUARDIAN R.NO.1.1.	MR BB PARMAR
520	FA/1979/1983	13/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ANWAR HUSSEIN A.H. SAIYAD,BHUPATSINH N CHUDASMA,D S P RAJKOT CITY,THE NEW INDIA ASSURANCE CO.LTD	NOTICE SERVED,NOTICE UNSERVED,RULE UNSERVED,(MR NAGIN N GANDHI)
521	FA/1980/1983	13/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF VIKRAMSINH M.,DEVKUNVARBA V JADEJA,JAYSHREE V JADEJA,MAHOBATSINH S JADEJA,MAGAJIBA M JADEJA,BHUPATSINH N CHUDASAMA,D S P,NEW INDIA ASS. CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,FRESH NOTICE REQD(N),(MR NAGIN N GANDHI)
522	FA/1988/1983	06/05/2008	DAMODARDAS RAMJIBHAI PATEL,	NOTICE NOT RECD BACK, (MR GN DESAI)	DAHYABHAI RAMJIBHAI PATEL,PARESHKUMAR DAHYABHAI PATEL	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),(MR HL PATEL)
523	FA/1992/1983	14/10/2016	NATIONAL TEXTILE CORPORATION LTD.,	MR ASHWIN L SHAH	CENTRAL BANK OF INDIA,AHMEDABAD JUPITER SPINNING WEAVING AND MANUFACTURINGCO.,STATE OF GUJARAT,NATIONAL TEXTILE CORPORATION LTD.,RAMANLAL CHIMANLAL PARIKH,GIRISHBHAI CHIMANLAL PAREKH,RAJNIKANT CHIMANLAL PARIKH,PADAABEN KANCHANLAL DESAI,SARLABEN KANUBHAI DESAI,VINABEN PRAMODBHAI JARIWALA,CHANDULAL PITAMBARDAS PARIKH,KANCHANLAL CHANDULAL PARIKH,ARVIND CHANDULAL PARIKH,PARIKH RASIKLAL CHANDULAL,KOKILA ARVIND PRASAD DESAI	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,M/S A & D

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524	FA/1993/1983	01/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	CENTRAL BANK OF INDIA,AHMEDABAD JUPITER SPINNING WEAVING & MANU. CO LTD.,NATIONAL TEXTILE CORPORATION LTD,NATIONAL TEXTILE CORPORATION (GUJ) LTD,HEIRS OF RAMANLAL C PARIKH,NIRAKAR RAMANLAL PARIKH,SIDHARATH RAMANLAL PARIKH,PRAFULBALA WD/O R C PARIKH,NALINI SUBODHCHANDRA,PRERANA ALOK BHALIKIA,BAKU CHIRAG MASANI,GIRISHBHAI CHIMANLAL PAREKH,RAJNIKANT CHIMANLAL PARIKH,HEIRS OF PADMABEN K DESAI,NITIN KANCHANLAL DALAL,PALLAVI KANCHANLAL DALAL,BAKULA KANCHANLAL DALAL,NANDA KANCHANLAL DALAL,GITA KANCHANLAL DALAL,SARLABEN KANUBHAI DESAI,VINABEN PRAMODBHAI JARIWALA,CHANDULAL PITAMBERDAS PARIKH,KANCHANLAL CHANDULAL PARIKH,ARVIND CHANDULAL PARIKH,HERIS OF RASIKLAL C PARIKH,SHARDABEN RASIKLAL WD/O. RASIKLAL C PARIKH,HEIRS OF NITIN RASIKLAL PARIKH,BHANUBEN RASIKLAL PARIKH WD/O. RASIK CHANDULAL PARIKH,NIPRUN RASIKLAL PARIKH,CHETAN RASIKLAL PARIKH,USHA NITIN PARIKH,RINA D/O NITIN R PARIKH,BALA D/O NITIN R PARIKH,BHARATI RASIKLAL PARIKH D/O.RASIKLAL C PARIKH	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE SERVED,RULE UNSERVED,DECEASED LITIGANT,MR RM DESAI,MR ASHOK L SHAH,MS MINOO A SHAH
525	FA/1996/1983	15/11/2010	VICAS TRACTORS,VALLABHAI LAXMAN NAKUM	MR TH SOMPURA	G.S.R.T.C,BHAGWANSINH L JADEJA	NOTICE SERVED,MR HARDIK C RAWAL
526	FA/2004/1983	07/05/2008	UNITED INDIA INSURANCE CO. LTD.,	NAGIN N GANDHI	MAHOMADBHAI DADABHAI MALEK,AMBALAL D. DESAI	MR NM KAPADIA,(MR PV NANAVATI),HM PARIKH
527	FA/2012/1983	07/05/2008	KALEKHAN SUJATKHAN PATHAN,	KV SHELAT	SHAMJIBHAI MAVJIBHAI PRAJAPATI,MAVJIBHAI VIRJIBHAI PRAJAPATI,NATIONAL INSURANCE COMPANY	(MR BHARAT J SHELAT),BHARAT J SHELAT,DC DAVE
528	FA/2013/1983	07/05/2008	ABBASKHAN SUJATKHAN PATHAN,	KV SHELAT	SHAMJIBHAI MAVJIBHAI PRAJAPATI,MAVJIBHAI VIRJIBHAI PRAJAPATI,NATIONAL INSURANCE COMPANY	BHARAT J SHELAT,DC DAVE
529	FA/2033/1983	14/07/2008	BOGILAL GULABCHAND SHAH,	UNSERVED EXPIRED (N)	JOITARAM T. PATEL,	
530	FA/2041/1983	06/12/2010	SAGOR MULSHANKAR DAHYALAL,RUKHIBEN WD/O. DAHYABHAI JIVANBHAI SAGOR,RAMANBHAI DAHYABHAI SAGOR,BHARATKUMAR DAHYABHAI SAGOR,URMILABEN DAHYALAL SAGOR	GIRISH PATEL ASSOC	THE STATE OF GUJARAT,	AGP (ASSISTANT GOVERNMENT PLEADER)
531	FA/2046/1983	02/12/2015	SONI AMBALAL MAGANLAL,	(MR MC SHAH)	SUKHCHENSING PURANSING,BALVANTSINH SURAJSINH RANDHAVA,NEW INDIA ASSURANCE CO. LTD.	(MR NAGIN N GANDHI)
532	FA/2049/1983	20/09/2010	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR MG NAGARKAR	M/S. EVEREST THEATRES,	NOTICE UNSERVED
533	FA/2059/1983	06/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIBHAI RAMABHAI,INDIAN RED CROSS SOCIETY	NOTICE SERVED,MR ARUN H MEHTA
534	FA/2063/1983	08/05/2008	PATEL MOHANBHAI VIRCHANDDAS,	UNSERVED EXPIRED (N), (BHUPENDRA SHELAT)	PATEL PRAVINCHANDRA AMBALAL,PATEL KANAIYALAL AMBALAL,PUSHPABEN,ANSUYABEN DELETED,REVABEN,PATEL SANKARBHAI DWARKADAS	,NOTICE SERVED,UNSERVED EXPIRED (N),MR GAUTAM S PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
535	FA/2082/1983	10/10/2008	ORIENTAL FIRE & GENERAL INS.COLTD.,	MR RAJNI H MEHTA	HARIJAN GOVIND NANJI,KAPDI JIVRAM RAMDAS,RUPAREL MOHANBHAI KHATAU	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,MRS JYOTSNA B PATEL
536	FA/2085/1983	23/07/2010	G S R T C,	(MR MD PANDYA)	VARSANI PURBAI PREMJI,VARSANI JITENDRA PREMJI,VARSANI PRAVIN PREMJI,VARSANI DEEPAK PREMJI,MOTIVARAS HASMUKH,BUZARG SULEMAN ISMAIL,ORIENTAL FIRE AND GEN. INS. CO. LTD.	,(MR BD KARIA),(MR YS MANKAD),MR RAJNI H MEHTA
537	FA/2103/1983	16/05/2008	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MONGHILAL CHHAGANLAL KHATIK,BANSILAL CHHAGANLAL KHATIK,MINOR ARJUNLAL CHHAGANLAL KHATIK, NO. 3 REPRESENTED THROUGH HIS GUARDIAN MONGHILAL CHHAGANLAL,MOHANLAL MEGAJI MARWADI,KAILASHCHAND SUNDERLAL BRAHMANI - DELETED	,MR KV SHELAT
538	FA/2104/1983	16/05/2008	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHANTABEN WD/O LAHERLAL RAMJI KHATIK,MINOR JAMNABEN D/O LEHERLAL RAMJI BY HER GUARDIAN & NEXT FRIEND SHANTABEN LEHRULAL,RAMJI KRASHANAJI KHATIK,NATHIBEN W/O RAMJI KRASHANAJI KHATIK,MOHANLAL MAGHAJI MARWADI,KAILASHCHAND SUNDERLAL - DELETED	,MR KV SHELAT
539	FA/2105/1983	16/05/2008	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	NARANBHAI UDAISING DOSHI,MOHANLAL MAGHAJI MARWADI,KAILASHCHAND SUNDARLAL - DELETED	,KV SHELAT
540	FA/2121/1983	04/04/2018	REGIONAL DIRECTOR,EMPLOYEES' STATE INSURANCE COPRN	MR HEMANT S SHAH	INDEQUIP LTD,MALATDAR,OFFICIAL LIQUIDATOR,	GOVERNMENT PLEADER,ADVOCATE NAME DELETED,MR AFTABHUSEN ANSARI
541	FA/2122/1983	04/04/2018	REGIONAL DIRECTOR,EMPLOYEES' STATE INSURANCE COPRN	MR HEMANT S SHAH	INDEQUIP LTD,OFFICIAL LIQUIDATOR,	ADVOCATE NAME DELETED,MR AFTABHUSEN ANSARI
542	FA/2131/1983	20/07/2010	M/S. INDIAN DRUGS & PHARMACEUTICALS LTD.,	MR ASHOK L SHAH	MESSRS CADILA LABORATOTIES, A PARTNERSHIP FIRM,CADILA LABORATORIES PRIVATE LTD.	NOTICE SERVED,SINGHI & CO
543	FA/2133/1983	14/03/2008	HARIBHAI PURSHPAKANTBHAI,M/S DECO BOOK TRADERS, PROPRIETOR SHRI HARIBHAI P. SHROFF,UNITED INDIA INSURANCE CO. LTD.	MR KF DALAL,(MR MAULIK J SHELAT)	SOBHABEHEN WD/O YOGESHKUMAR SUBODHCHANDRA SHAH,MINOR KARTIK YOGESHKUMAR SHAH, THROUGH HIS NEXT FRIEND RESPONDENT NO. 1,SUBODHCHANDRA BHOGILAL SHAH,ASHOKKUMAR AMBAPRASAD PATEL,YOGESH AMBAPRASAD PATEL	NOTICE SERVED,MR MANAV A MEHTA
544	FA/2142/1983	07/05/2008	SAVITABEN OGHADBHAI PATEL,	MR CG MEHTA	BABUBHAI KANJIBHAI PATEL,	FRESH NOTICE REQD(N)
545	FA/2166/1983	23/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SURABAI BHURABHAI DECD.THROUGH THE LRS,HEIRS OF ABHALBHAI BHURABHAI,AMARBAI WD/O ABHALBHAI BHURABHAI,BHIKHABHAI ABHALBHAI,JAYANTILAL CHUNILAL THAKER	,NOTICE UNSERVED
546	FA/1/1984	07/05/2008	BHIKHUBHAI BALUBHA,UNION OF INDIA	NOTICE SERVED	SHUBHA WD/O BHASKAR SUPDA CHOPDE,AVINASH BHASKER CHOPDE,SATISH BHASKAR CHOPDE,JAYSHREE BHASKER CHOPDE,SUPDA KHANDU CHOPDE,KASHIBEN SUPDE CHOPDE,RANCHOOD KHODA CHAVDA DELETED AS PER COURT'S ORDER,BUDHRAMAL MANGARMAL,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.	DELETED,MR RAJNI H MEHTA,MR CH VORA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
547	FA/5/1984	28/01/2010	YASHWANTRAY CHHAGANLAL GANDHI,	NOTICE UNSERVED,(MR KS JHAVERI)	CHANDRAKANT CHHAGANLAL GANDHI,BHANUPRASAD CHHAGANLAL GANDHI	MR MEHUL S SHAH,(MR SURESHM SHAH),(MR BHARAT J SHELAT)
548	FA/6/1984	06/05/2008	KAPILABEN WD/O BACHUBHAI A. RANA,ASHWINBHAI BACHUBHAI RANA,MATUBEN WD/O BUDHALAL ATMARAM RANA,NANDLAL BUDHALAL RANA,BALKRUSHNA BUDHALAL	,(MR FA MEMON)	MAGANLAL PREMJI,	(MR SD PATEL)
549	FA/38/1984	06/05/2008	LIFE INSURANCE CORPN. OF INDIA,	NANAVATI & NANAVATI	BHAILALBHAI A PATEL,K B PATEL,J B PATEL	MS MAYA N BHAVNANI
550	FA/84/1984	27/09/2010	KIRITSINHJI JORAWARSINHJI GOHEL,	MR RJ OZA	NIRMALKAUR GAJENDRASINGH LAXMANSINGH OF INDORE,RAJLAXMI TRANSPORT CO. LTD. OF JYOTI LODGE,SUKHDEVSINGH TEJSINGH OF CO RAJLAXMI TRANSPORT CO.,NEW INDIA INSURANCE CO. LTD.,UNITED INDIA INSURANCE CO. LTD.,SUKHDEVSINGH LAXMANSINGH	
551	FA/86/1984	12/08/2008	UNITED INDIA INSURANCE CO.LTD,	MR KF DALAL	MAGSANBHAI N DARJI,S R CHAUHAN,PATEL & JOSHI & COMPANY	,NOTICE SERVED
552	FA/97/1984	25/08/2010	ORIENTAL FIRE & GENERAL INSURANCE COMPANY LTD,	(MR SB VAKIL)	PREMABHAI,SHANKERBHAI ISHWARBHAI PRAJAPATI,MAGANBHAI GORJIBHAI PARGI	
553	FA/104/1984	24/09/2008	G S R T C,	(MR MD PANDYA)	VIJAYKUMAR N JAIN,SHAMALBHAI RAMJIBHAI	NOTICE SERVED,RULE SERVED BY DS
554	FA/105/1984	24/09/2008	G S R T C,	(MR MD PANDYA)	KESHAVLAL KHEMILAL DIVAKAR,SHYAMAVATIBEN W/O KESHAVLAL DIVAKAR,ANUPAM S/O KESHAVLAL DIVAKAR,JYOTIBEN D/O KESHAVLAL DIVAKAR,VIRENDRAKUMAR S/O KESHAVLAL DIVAKAR,SHAMALBHAI RAMJIBHAI,INSURANCE CO. FOR STATE TRANSPORT,VIJAYKUMAR N JAIN,UNITED INDIA INS. CO. LTD.,SHAH HAJARIMAL BHAGWANCHAND	NOTICE SERVED,DELETED,RULE SERVED BY DS,MR HM PARIKH,MR SV RAJU
555	FA/109/1984	17/08/2009	G S R T C,	(MR MD PANDYA)	SHARDABEN K PATEL,MINOR K K PATEL,C K PATEL,K K PATEL,B R PARMAR	RULE UNSERVED,MR GC RAY
556	FA/111/1984	07/07/2011	HEIRS OF R R PATEL,PATEL KANTIBHAI RAMJIBHAI	MR SS BELSARE	STATE OF GUJARAT,DIST. DY. COLLECTOR,GUJARAT ENERGY TRANSMISSION CORPORATION (GETCO)	GOVERNMENT PLEADER,(MR MD PANDYA)
557	FA/114/1984	28/07/2010	DHIRAJKUMAR CHHAGANLAL PATEL,	MS JIRGA D JHAVERI	MOHANSING RAMSING,NEW INDIA ASSURANCE CO LTD	REFUSED SERVED (N) (10),(MR NAGIN N GANDHI),MR SUNIL B PARIKH
558	FA/115/1984	30/09/2008	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	SHAKUNTLABEN WD/O CHANDULAL AMICHAND SHAH,KALPESHKUMAR CHANDULAL SHAH,PARESHKUMAR CHANDULAL SHAH,DIPIKABEN CHANDULAL SHAH,CHINTU CHANDULAL SHAH,AMICHAND KASTURBHAI SHAH,KAMLABEN AMICHAND SHAH,SURENDRALAL NARHARIDAS VAIRAGI	NOTICE SERVED,UNSERVED EXPIRED (N)
559	FA/118/1984	23/03/2011	BHAILA NARSINGH KOLI,	MR DF AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	
560	FA/134/1984	26/04/2011	HEIRS OF J R NAIK- DHARMESHKUMAR J NAIK,	(MR BHARAT J SHELAT)	HARILAL CHANDULAL DALAL,RAMANLAL K DESAI,MUKUND HARILAL DALAL,SUNIL CHAMPAKLAL KAPADIA	MR DD VYAS
561	FA/143/1984	23/12/2010	HARPALDAS HEMANDAS,HARPALDAS HEMANDAS	MR VIBHUTI NANAVATI	RAJIV & CO.,	NOTICE SERVED

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562	FA/147/1984	14/07/2010	G S R T C,	(MR MD PANDYA)	RANJANBEN WD/O YOGESHKUMAR AMBALAL,AMBALAL CHATURBHAI PATEL DECD.THROUGH THE LRS,KAMLABEN AMBALAL PATEL,JAYESHBHAI AMBALAL PATEL,KAMLABEN AMBALAL PATEL,TARACHAND DEVCHAND SONI	,SERVED BY RPAD (N),RULE SERVED,MR SHUSHIL R SHUKLA,MR SHIRISH R PATEL
563	FA/148/1984	14/07/2010	G S R T C,	(MR MD PANDYA)	MAHENDRABHAI R PANCHAL,TARACHAND DEVCHAND SONI	SERVED BY RPAD (N),DS AFF.NOT FILED (R)
564	FA/152/1984	09/05/2008	BALDEVBHAI CHUNILAL,AHMEDABAD MUNICIPAL TRANSPORT SERVICE,THE ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	MR RAJNI H MEHTA	SUBHANBHAI MANSURBHAI,	
565	FA/166/1984	06/05/2008	NARENDRAKUMAR MOHANLAL SHAH,MANGALDAS MOHANLAL SHAH	(MR HM CHINOY)	SOMABHAI NARAYANDAS SOLANKI,	MR MJ THAKORE
566	FA/169/1984	27/06/2016	UNION OF INDIA,CHIEF SECURITY OFFICER,ARJUNLAL,ASSTT. SECURITY OFFICER	MR RP BHATT,MS SHILPA R SHAH,MR RAVI KARNAVAT	MADHUKAR S PATIL,	MS VK RAO
567	FA/170/1984	06/05/2008	PANKAJKUMAR JAYANTILAL NAIK,	(MR RN SHAH)	A. M. C.,	MR MITUL K SHELAT
568	FA/175/1984	06/05/2008	BANSILAL KRUSHNALAL SHAH,	MR AY PATHAN	KETKIBEN BANSILAL SHAH C/O CHAMPABEN B SHAH,	(MS KN VALIKARIMWALA)
569	FA/177/1984	14/03/2008	UNION OF INDIA,MANARAM SHRIGANGARAM	MR JITENDRA MALKAN	V P SHAH,PARMAR SURESHCHANDRA VELJI,M T THAKKAR,ORIENTAL FIRE & GENERAL INSURANCE	MR RAJNI H MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH),MR DIVYESH SEJPAL
570	FA/180/1984	13/06/2016	VIRBALABEN W/O JASHUBHAI S PAREKH,	MR DF AMIN	JASHUBHAI S PAREKH,	MR HM PARIKH
571	FA/188/1984	21/11/2008	MAHENDRABHAI SOMALAL SHAH,	MR JV JAPEE	SHANABHAI MAGHABHAI CHAUHAN,D M PATEL & CO. LTD.,UNITED INDIA FIRE & GENERAL INS. CO. LTD.	NOTICE SERVED,(MR AV TRIVEDI)
572	FA/190/1984	07/05/2008	NIMA CORPORATION,	NOTICE SERVED,(MR BH MEHTA)	MANISH TEXTILES,BABULAL D SALEYA,SOHANRAJ D SHAH	RULE UNSERVED
573	FA/195/1984	07/05/2008	AYASABIBI D/O AHMED HUSSEIN KALUBHAI,	(MR NS SHETH)	ABDULRAHEMAN BASIRAHMED,KULSAMBIBI WIDOW OF AHMED HUSSEIN KALUBHAI	,(MR MB GANDHI)
574	FA/197/1984	14/10/2016	GUJARAT STATE TEXTILE CORPORATION,	MR JS YADAV	PUNJAB NATIONAL BANK,SHANTILAL MANGALDAS DECD. THROUGH HEIRS,MAHENDRA SHANTILAL SHAH DECD. THROUGH SUMIBEN M SHAH,APPORVA SHANTILAL SHAH,VASANTIEBEN SHANTILAL,SUDHA D/O SHANTILAL MANGALDAS,SUBODH MANGALDAS,GUNVANT MANGALDAS,STATE OF GUJARAT THROUGH SECRETARY,JEHANGIR VAKIL MILLS CO.	,GOVERNMENT PLEADER,(MR KH KAJI),MR DARSHAN M PARIKH,MR KM PARIKH,MR MANISH K KAJI
575	FA/199/1984	02/09/2008	HEIRS OF CHAMPABEN VASUDEO,KALPABEN VASUDEO,KUSUMBEN VASUDEO,ANSUYABEN VASUDEO,CHANDRIKABEN VASUDEO	(MR MD PANDYA)	HEIRS OF BAI ALARAKHI WD/O ABDULHAKIM,ABDULHAMID @ BACHUBHAI A.,AMINABIBI ABDULHAKIM,SAMSUDDING NOOR MOHMED	
576	FA/200/1984	12/08/2008	SONI RAMESHCHANDRA PRABHUDAS,	MR ND NANAVATI	KOLI MANDA KARSAN,	MR PM THAKKAR
577	FA/205/1984	09/05/2008	UNITED INDIA INSURANCE COM.LTD.,	MR AP MEDH	JUBEDABEN RASULBHAI SOLANKI,MINOR RAJUBHAI RASULBHAI SOLANKI,MINOR ZARINA RASULBHAI SOLANKI,JAVED RASULBHAI SOLANKI,MAHAKORBEN MOHANBHAI SOLANKI,NARENDRABHAI C PATEL	UNSERVED EXPIRED (N),MR JITENDRA M PATEL,MR CHIRAG B PATEL
578	FA/218/1984	29/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSING JASVANTSING,	NOTICE SERVED

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579	FA/223/1984	07/05/2008	PRAKASHBEN DULESINH GADHVI,	NOTICE UNSERVED	SURSINGBHAI COMABHAI PARMAR,HARIBHAI SOMABHAI THAKKAR,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED, (MR RAVI R TRIPATHI)
580	FA/235/1984	31/01/2011	RAJYOGNAGAR CO OP HOUSING SOC.LTD,PITAMBERBHAI V VORA,DH MAKWANA,NATVARLAL NANALAL,PK MANPURWALA,NP CHAVDA,BV PARMAR,KG BHADARDA,BK MACWANA,LV VAGHELA,RG BORIYA,NR CHAUHAN,KG SOLANKI,PD PARMAR,SL PARMAR,DM JADAV,TH REVAR,HH MACWANA,HARSHADLAL,NJ BORIYA,GB SOLANKI,GM VAGHELA,NK MACWANA,NU BORIYA,MANSUKHBHAI,PK HEDUMBA,JM REVAR,MG SOLANKI,MP SOLANKI,GD BORIYA,MK DABHI,MH GOHIL,HD VEGHA,MM PARMAR,MH PARMAR,TK MACWANA,CN MARU,RC VADHER,MB RAMBHADIYA,DJ SOLANKI,KD RATHOD	(MR MD PANDYA)	BABUBHAI@ LAXMISHANKAR ISHVAR LAL RAVAL DECD.THRO'HEIRS&L.R,	NOTICE UNSERVED
581	FA/241/1984	07/02/2011	GSRTC THROUGH GENERAL MANAGER,RD TAMHANE,DY GENERAL MANAGER,DY CHIEF SECURITY OFFICER	(MR MD PANDYA)	SULEMAN VALI NIKORIA C/O ISMAIL ADAM KANTAWALA,POPATLAL MEGHJIBHAI BAKARIA,BABUBHAI BHISHANKERBHAI VYAS	RULE SERVED,RULE UNSERVED,MR MUKESH H RATHOD
582	FA/243/1984	09/09/2010	STATE OF GUJARAT,MANAGER,INDUSTRIES COMMI.& CDNTRAL PURCHASING OFFICE,DEPUTY DIRECTOR	GOVERNMENT PLEADER	PARESH & COMPANY,	MR KG SUKHWANI
583	FA/247/1984	31/08/2012	JOINT CHARITY COMMISSIONER,	GOVERNMENT PLEADER	SYED SHAUKAT HUSSAIN PYARESAHEB,DECD.THRO;HIS HEIRS,SAIYED VAJID HUSSAIN,SYED ALISAGIR-SADRUDDIN SINCE DECD.THROUGH LRS,SYED SHABBIR HUSSIAN ALISAGIR DARGAWALA,SAYED AJMALHISSAIN ALISGIR DARGAWALA (SON),SAYED BABARALI ALISGIR DARGAWALA (SON),SYED NURRUDIN SADRUDDIN DECD.THROUGH THE LRS,ZIABUDDIN NARRUDIN DARGAHWALA,SAIYAD VALUDDIN NARRUDIN DARGAHWALA,SAIYAD AKHTARHUSSAIN NARRUDIN DARGAHWALA,SAIYAD MAJERHUSSAIN NARRUDIN DARGAHWALA,SYED MASIHUDDIN SADRUDDIN SINCE DECD.THROUGH THE LRS,SAIYAD MOHMADSADIK MASIHUDDIN DARGAHWALA,SAIYAD MOHAMMADAKIL MASIHUDDINDARGAHWALA,SYED YUSUF SADRUDDIN DECD.THROUGH THE LR,SAIYAD ASIFALI YSUFALI,SAIYAD FAZIL YSUFALI,P/A HOLDER OF DARGAWALA-SYED MUSLIMUDDIN SADRUDDIN,P/A HOLDER OF SYED SS DARGAWALYUSUF SADRUDDIN DARGAWALA,SYED TAJUDIN SADRUDDIN DARGAWALA,SYED JAFARSHA SADRUDDIN,MIR MEHANDIHUSSAIN SAJIDHUSAINDARGAWALA,DECD.THRO'HIS HEIRS,SAYED RASODIMOSJA @ RASUDABANUMENHDIHUSSAIN DARGAWALA WIDOW,MAHAJBIN MENHDIHUSSAIN DARGAWALA (DAUGHTER),JAHIDA @ PARVIN MENHDIHUSSAIN DARGAWALA(DAUGHTER),SAYED IMAMUDDIN SADDRUDDIN DARGAWALA,DECD.THRO'HIS HEIRS,DILSANBEGAM IMAMUDDIN DARGAWALA (DAUGHTER),SHAMSADBEGAM IMAMUDDIN DARGAWALA(DAUGHTER),KHALIDBEGAM IMAMUDDIN DARGAWALA (DAUGHTER),MINAKHATUN IMAMUDDIN DARGAWALA(DAUGHTER),FATIMABEGAM IMAMUDDIN DARGAWALA (DAUGHTER0,NAZLIBAGAM IMAUDDIN DARGAWALA (DAUGHTER) WIDOW OF GOHARALI,WAKAF BOARD	,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR DD VYAS,MR LR PATHAN,MR DEEP D VYAS
584	FA/250/1984	13/01/2016	A'BAD MUNICIPAL CORPN.,,	MR MG NAGARKAR	UNION BANK OF INDIA,	FRESH NOTICE REQD(N)

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585	FA/288/1984	14/03/2008	GSRTC THROUGH GENERAL MANAGER,	MR HARDIK C RAWAL	JAYANTILAL SHANKERLAL SONI,SURYABEN JAYANTILAL SONI,VIKRAMKUMAR JAYANTILAL SONI,KETANKUMAR JAYANTILAL SONI,JAYSHRIBEN WD/O ASHOKKUMAR JAYANTILAL SONI,PINKIBEN ASHOKKUMAR SONI,SHANKERLAL CHHAGANLAL SONI,SULEMAN ABDUL MAJID GHANCHIBHAI	RULE SERVED,UNSERVED EXPIRED (R),MR DF AMIN
586	FA/316/1984	14/03/2008	VINESHCHANDRA PREMCHAND SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANARAM SHRIGANGARAM DRIVER DELETED,UNION OF INDIA OWING & POSSE. BOARDER SECURITY FORCE,SURESHCHANDRA VELJI PARMAR,MEGHJI TRIKAMJI THAKER,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,MR RAJNI H MEHTA,MR YN RAVANI,MR JITENDRA MALKAN,MR DIVYESH SEJPAL
587	FA/318/1984	13/05/2008	EUROPEAN GRAIN & SHIPPING LTD,	(MR BHARAT J SHELAT)	JAYANT EXTRACTIONS INDUSTRIES,	MR ARUN H MEHTA
588	FA/338/1984	24/07/2008	KRISHNAVADAN B TRIVEDI,	KV SHELAT	DASHRATHLAL B SHAH,M/S. SANGHVI & SONS	,PV NANAVATI
589	FA/340/1984	10/07/2008	BHARTIYA PARIMAL A PARTNERSHIPFIRM, CARRYING ON ITS BUSINESS,HEMANSHU CHAMPAKLAL JARIWALA.,JAYANTILAL R BUDHADEV.	MR SH SANJANWALA	.,	
590	FA/345/1984	07/05/2008	NANDLAL M. BIJLANI,	TANNA ASSOCIATES	PARSHOTTAMBHAI GOPALBHAI,MULTAR TRANSPORT COMPANY THRU ITS PARTNER PRIMOHMAD ALJIBHAI MULTAR,GANGARAM N. PATEL,GUJARAT SMALL INDUSTRIES CORPORATION LIMITED,THE NEW INDIA ASSURANCE COMPANY LIMITED,ISMAIL MOHMMAD SHAIKH,PREMCHAND KACHRUJI,SALIM RASUL MUSA,HAJI ABDUL RASIL	SERVED BY RPAD (R),RULE UNSERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
591	FA/360/1984	06/07/2011	A'BAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SOCIAL CO-OPERATIVE BANK LTD.,	MR AR GUPTA
592	FA/371/1984	22/11/2018	SHAH KANTILAL RATILAL,JAISUKHLAL RATILAL SHAH	MS SMITA A SHAH	THE STATE BANK OF SAURASHTRA,SHRI MAHALAXMI MILLS LTD,SHRI ANILKUMAR CHANDULAL SHAH,HEIRS OF DECEASED CHANDULAL VARDHAMAN SHAH,SHANTABEN C. SHAH,ANILKUMAR C.SHAH,SHARAD C SHAH,KALPANA C SHAH,ANJANA C SHAH,STATE OF GUJARAT,GUJARAT STATE TEXTILE CORPORATION LTD.,MAHALAXMI TEXTILE MILLS,	
593	FA/377/1984	23/07/2010	A'BAD MUNI. CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DHANANJAY K MEHTA,	(MR MB GANDHI)
594	FA/380/1984	21/10/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SAVITABEN WD/O.DAHYABHAI GOVINDBHAI,MINOR ANISBHAI DAHYABHAI PATEL,MINOR MANESH D PATEL,MINOR GANESHBHAI D PATEL,PALIBEN GOVINDBHAI PATEL,MOTIBHAI J PATEL	MR BC DAVE
595	FA/389/1984	29/07/2009	PATEL KODARBHAI LALBHAI, THRO.HIS HEIRS & LEGAL REPRESENT.,PUJABHAI S/O KODARBHAI PATEL DECD.THR.HIS HEIRS & LEGAL,CHHAGANBHAI S/O KODARBHAI LALBHAI PATEL,SOMALBHAI S/O KODARBHAI LALBHAI PATEL,ALKHIBEN D/O KODARBHAI LALBHAIPATEL,JIVABHAI S/O KODARBHAI LALBHAIPATEL,KESSARBHAI S/O PUJABHAI KODAR-BHAI PATEL,,KESSARBHAI S/O PUJABHAI KODAR-BHAI PATEL,,KESSARBHAI S/O PUJABHAI KODAR-BHAI PATEL,,RITABEN D/O JIVABHAI KODARBHAIPATEL,JITUBHAI S/O PUJABHAI KODAR- BHAI,MINOR BHARATBHAI S/O JIVABHAI KODARBAI PATEL,TH.HIS GUARDIAN,MINOR PRAMODBHAI S/O JIVABHAI KODARBHAI PATEL,TH.HIS GUARDIA,MINOR ASHISH S/O KESARBHAI PATEL, THROUGH HIS GUARDIAN,MINOR KRISHNA S/O KESARBHAI PATEL, THROUGH HER GUARDIAN	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT,	GOVERNMENT PLEADER
596	FA/390/1984	29/07/2009	PATEL HATHIBHAI MANORBHAI, THROUGH HIS HEIRS AND LEGAL,EJABEN WD/O HATHIBHAI MANORBHAI PATEL,KANJIBHAI S/O HATHIBHAI MANORBHAI PATEL	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
597	FA/391/1984	29/07/2009	THAKARDA UDAJI SALUJI, THROUGHHIS HEIRS & LEGAL REPRESENT.,KANKUBEN WD/ UDAJI SALUJI THAKARDA,TAJHUBHAI D/O UDAJI SALUJI THAKARDA,DIPAJI S/O UDAJI SALUJI THAKARDA,AMRUTALA D/O UDAJI SALUJI THAKARDA,KALAJI S/O UDAJI SALUJI THAKARDA,BHIKHAJI S/O UDAJI SALUJI THAKARDA,SAVITABEN S/O UDAJI SALUJI THAKARDA,KODARBHAI SALUJI THAKARDA,,CHAMPABEN BALAJI RATHOD,KALAJI BALAJI RATHOD,JAWANJI SALUJI THAKARDA	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT,	GOVERNMENT PLEADER
598	FA/392/1984	29/07/2009	THAKAAARDA BALAJI KODARJI, THRHIS HEIRS & LEGAL REPRESENTAT.,RAMAJI S/O BALAJI KODARJI THAKARDA,VAKTAJI KODARJI THAKARDA	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT THRO' DY. COLLECTOR & SPL.LAND ACQ.OFFIC,	GOVERNMENT PLEADER
599	FA/393/1984	29/07/2009	THAKARDA DEVAJI NATHAJI,SONIBEN WD/O DEVAJI NATHAJI THAKARDA,SARDABEN D/O DEVAJI NATHAJI THAKARDA,THAKARDA RAMAJI NATHAJI	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT THROUGH DY COLLECTOR & SPL.LAND.ACQOFFICE,	GOVERNMENT PLEADER
600	FA/394/1984	29/07/2009	THAKARDA MOTIJI DHULAJI, THRO.HIS HEIRS & LEGAL REPRESENTAT.,MONAJI S/O MOTIJI DHULAJI THAKARDA,GALBAJI S/O MOTIJI DHULAJI THAKARDA,BHAVAJI S/O MOTIJI DHULAJI THAKARDA,KANTABEN WD/O GALBAJI MOTIJI THAKARDA,AJOSING S/O GALBAJI MOTIJI THAKARDA,VINODBHAI S/O GALBAJI MOTIJI THAKARDA,MANGUBEN D/O GALBAJI MOTIJI THAKARDA	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT THROUGH DY COLLECTOR,SPL.LAND ACQ. OFFICE,	GOVERNMENT PLEADER
601	FA/395/1984	29/07/2009	THAKARDA GANESHJI GALABAJI THR.HIS HEIRS & LEGAL REPRESE.,JAGAJI S/O GANESHJI GALBAJI	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT THROUGH DY COLLECTOR & SPL.LANDACQ.OFFICE,	GOVERNMENT PLEADER
602	FA/396/1984	29/07/2009	THAKARDA KALAJI NATHAJI,	MR JITENDRA M PATEL,MR MAKBUL I MANSURI	STATE OF GUJARAT,	GOVERNMENT PLEADER
603	FA/400/1984	07/03/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAILALBHAI A PATEL,	MS MAYA N BHAVNANI,MR GT DAYANI
604	FA/403/1984	21/07/2008	KIRIT KALUBHAI THROUGH KALUBHAI KARJANIA,	MR MANAV A MEHTA	LALAJI NANJI KHATARAVALA,SADHU VASANTGIRI MAHARAJGAR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,DS AFF.NOT FILED (R),MR AP MEDH
605	FA/404/1984	23/12/2010	MADHUBEN WD/O MAFATBHAI VARSANGBHAI PARMAR,CHANDRIBEN D/O MAFATBHAI VARSANGBHAI PARMAR,GULABBHAI MAFATBHAI PARMAR,VARSANGBHAI SOMABHAI PARMAR,PUNJIBEN W/O VARSANG SOMABHAI PARMAR	UNSERVED EXPIRED (R),MRS NISHA M PARIKH	SUBANISHA RAJABSHA DIWAN,HARISHBHAI RAMBHAI DALWADI,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD.	
606	FA/405/1984	23/12/2010	AMBALAL PUNJABHAI PARMAR,	UNSERVED EXPIRED (R)	SUBANISHA RAJABSHA DIWAN,HARISHBHAI RAMBHAI DALWADI,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD.	,(MR NAGIN N GANDHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
607	FA/417/1984	15/03/2011	LAXMANSING P PARMAR,J M BAROT DECD.THROUGH THE LRS,JAGIVAN BABULAL BAROT,SINCE DECD.THRU HIS HEIR & L.RS.,DAHYALAL LALLUBHAI BAROT,SINCE DECD.THRU HIS HEIRS & L.RS.,DASHRATHAL RAGUNATHBHAI BAROT,PRATAPSING LAXMANSNG CHAVDA,AMARSING VAGHAJI THAKORE,MATHURBHAI CHANDUBHAI SHETH,SINCE DECD.THRU HIS HEIRS & LRS,NATHALAL NAGARDAS OZA,SINCE DECD.THRU HIS HEIRS & L.RS.,AMBUBHAI NAVARASI PATEL,PATEL MADHAVLAL AMBALAL,SINCE DECD.THRU HIS HEIRS & L.RS.,PATEL TRIBHOVANDAS GANGARAMDAS,PATEL ATMARAM MAGANLAL,DECD.JOSHI SHRIKRISHNA DAMODARDAS,THRU HIS HEIR RATANBEN WD/O S.D.JOSHI,SINCE DECD.HER HEIR,SHANTABEN WD/O DHAYALAL L.BAROT,NATWARLAL S/O M.A.PATEL,RAJENDRAKUMAR MATHURBHAI C.SHETH,RAIBEN WD/O NATHALAL N.OZA,DEVIKABEN WD/O J.B.BAROT,MUKUND S/O DHAYALAL L.BAROT,RAMESHCHANDRA S/O N.N.OZA,JITENDRA S/O J.B.BAROT,ANIL S/O D.L.BAROT,ASHOKKUMAR S/O N.N.OZA,MAHESH S/O J.B.BAROT,AMIT S/O JAGIVANBHAI BAROT,NARENDRA S/O D.L.BAROT	MS VASUBEN P SHAH,MS VARSHA BRAHMBHATT	STATE OF GUJARAT,	GOVERNMENT PLEADER
608	FA/424/1984	31/08/2009	IDRISH HAFSHIJI ADAM,	(MR HB SHAH)	RAJESHWARI INDUSTRIES,KOSHORBHAI SOMABHAI CHAUHAN,CHIMANLAL MAGANLAL (DELETED),NEW ROSHAN TRANSPORT SERVICE,UNITED INDIA FIRE AND GENERAL INSURANCE CO.LIMITED,ABIDBHAI ISMAIL NAGORI	NOTICE SERVED,DELETED,MR KF DALAL,MR MM SAIYED, (MR HASMUKH THAKKER)
609	FA/425/1984	06/05/2008	UNION OF INDIA,M M PARIKH,I G CHAWALA, TAX RECOVERY OFFICER (III)	MR RP BHATT	MAYURBHAI MADHUKANT MEHTA,BHAVNABEN D/O. MADHUKANT MEHTA,SECRETARY	,MR TUSHAR MEHTA
610	FA/429/1984	20/06/2016	JAGDISHCHANDRA MANEKLAL SHAH,KAMLESHKUMAR MANEKLAL SHAH,GHANSHYAM MANEKLAL SHAH,VIDYALAXMI ALIAS VIDHATRA MANEKLAL SHAH	(MR SK JHAVERI)	KISHANBHAI RAMCHANDRA KSHEERSAGARA,SHIVJIBHAI RAMCHANDRA KSHEERSAGAR,SHANKERBHAI RAMCHANDRA KSHEERSAGAR	MR TUSHAR MEHTA,(MR KG VAKHARIA)
611	FA/437/1984	14/03/2008	AJITKUMAR BABULAL SHAH,SARLABEN,TARABEN,AJITABEN	NOTICE NOT RECD BACK,NOTICE SERVED	MAFABHAI NANUBHAI KILI,KANTILAL MOHANLAL KARIYA,UNITED INDIA INSURANCE CO LTD	MR JITENDRA M PATEL
612	FA/439/1984	07/05/2008	DITIA KHATIA KHATRA BHIL,	MR BD DESAI	NEELAM & CO,GUJCEM DISTRIBUTORS INDIA LTD	SERVED BY AFFIX(N),(MR JV DESAI),MR KG SHETH
613	FA/442/1984	06/05/2008	SHANTABEN,MADHUKANTABEN	NOTICE UNSERVED,MR NC THAKKAR	JOSHI MADHUSUDAN MANILAL,	MR PR JOSHI
614	FA/451/1984	06/05/2008	JADIBEN,JADIBEN, WIFE OF PATEL MOHANBHAI CHHAGANDAS	NOTICE SERVED,NOTICE UNSERVED	PATEL MOHANBHAI CHHAGANDAS,	RULE SERVED
615	FA/457/1984	05/05/2011	AMBALLA TRIKAMLAL SUTHAR,	MR DD VYAS	PUSHPABEN A SUTHAR,SHARDABEN MOHANLAL	,NOTICE UNSERVED
616	FA/474/1984	27/09/2010	USHADEVI SURESDRASINHJI GOHEL,	MR RJ OZA	NIRMALKUMAR W/O GAJENDRARASINGH LAXMANSINGH,RAJLAXMI TRANSPORT CO.LTD.,SUKHDEVSINGH TEJASINGH,NEW INDIA INSURANCE CO.LTD.,KIRITSINHJI JORAVERSINHJI GOHEL,UNITED INDIA FIRE & GENERAL,SUKHDEVSINHJI LASMANSINGH	
617	FA/493/1984	06/05/2008	BANSILAL RAMANLAL MODI,C. C. MONKODI,I. T. BHATT,BHUPENDRA P. PARIKH,T. G. BHATT,R. M. SHAH,H. K. SHAH,J. R. CHOKSHI	MS VASUBEN P SHAH	STATE OF GUJARAT,DIR. OF TECHNICAL EDUCATION,BHADKARRAO GANESHCHANDRA THAKAR	,GOVERNMENT PLEADER
618	FA/494/1984	06/05/2008	KHANABHAI PUNJABHAI,	FRESH NOTICE REQD(N)	JETHIBEN WD/O KAMABHAI UGADBHAI SOLANKI,MANUBHAI KAMABHAI SOLANKI	GD BHATT

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619	FA/507/1984	08/08/2008	BHRAHMACHARI PURUSHOTTAM A.G. BHRAHMACHARI K.,PARSHAD MOHAN BHAGAT GURU SWAMI KRUSHNAVALLABHDASJI,PATEL JIVRAJ BHURABHAI,DARBAR JASABHAI LAKHBHAI	NOTICE SERVED,UNSERVED EXPIRED (N),(MR SR SHAH)	MAGALAL DURGASHANKER TRIVEDI,PATEL RAVJI MULJI,SHASHTRI BHAGWATSWARUPDASJI PURANI HARISWARUPDASJI,ACHARYASHRI NARENDRAPRASAD A.MDECEASED - BY HIS HEIRS,AJENDRAPRASEDJI NARENDRAPRASADPANDE,LALITADEVI NARENDRAPRASAD PANDE,ARUNBEN NARENDRAPRASAD PANDE,KOTHARI SHASTRI MADHAVDASJI GURU, SHASTRI DHARMAPRASADJI,PATEL HARIBHAI KALABHAI,CHARITY COMMISSIONER,PU. BHAGWATSWARUPDASJI,SHASTRI MUKTIJIVANDASJI GURU SWAMI NARAYANSWARUPDASJI,JADEJA BALVIRSINJHI VAJESINH,KOTHARI PRABHUDAS MARGHABHAI,PATEL MAGANLAL CHHITABHAI,BHANDARI RAMSUKHDASJI,LAXMIDAS MANDANBHAI TILVA,PATEL POPATLAL PADAMSHI TRAMBADIA,SHASTRI HARIPRIYADASJI GURU PURANI HARIBALDASJI,SHASTRI ATMAPRAKASHJI GURU KRUSHNAVALLABHCHARYAJI,SHASTRI KRUSHNASWARUP NARANSWA- RUP,SHASTRI KRUSHNAPRAKASH BHAKTIJIVAN,KOTHARI VISHWAPRAKASHDASJI GURU BHAKTINANDANDASJI,SWAMI BALDEVPRASADDASJI GURU SHASTRI HARIVALLABHDASJI,PURANI DEVENDANDASJI GURU GNANSWARUPDASJI,ALA MENSI PITHIYA,SHETH DHIRAJLAL PRAGJIBHAI,PATEL KURJIBHAI MEGHJIBHAI	,(MR KG VAKHARIA)
620	FA/509/1984	07/05/2008	GEORGE D. SOLANKI,	UNSERVED EXPIRED (N), (MR JJ SHAH)	HARSHADRAI RANCHHODRAI PATEL,NAVINCHANDRA MANUBHAI PATEL,SHIVAJRAO LAXMANRAO SAVANT,BIPIN AUTOMOBILES	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,(MR BH MEHTA)
621	FA/518/1984	25/01/2012	KISHANBHAI LALLUBHAI SOLANKI,	(MR HJ NANAVATI)	GANDHINAGAR HARIJAN CO.OP. HOUSING SOCIETY LTD.,	NOTICE SERVED
622	FA/519/1984	06/05/2008	RAMANLAL ICHHACHAND KAPADIA,	MR VM DHOTRE	SHARDABEN ASHABHAI AMIN,	NOTICE UNSERVED,(MR HL PATEL)
623	FA/520/1984	31/01/2017	HIRABEN RANCHHODBHAI AMBARAM PATEL D/O DAHYABHAI M. PATEL,	NOTICE SERVED	RANCHHODBHAI AMBALAL,	MR HIREN K SHAH
624	FA/540/1984	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,GEB	GOVERNMENT PLEADER, (MR MD PANDYA)	TALSIBHAI BHULABHAI,HIRABEN WD/O LALLUBHAI BHULABHAI	MR PT PATEL
625	FA/541/1984	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,GEB	GOVERNMENT PLEADER, (MR MD PANDYA)	KABHAIBHAI LALABHAI,DABHAIBHAI LALABHAI	MR PT PATEL
626	FA/542/1984	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,GEB	GOVERNMENT PLEADER, (MR MD PANDYA)	NARSINHBHAI SHANKERBHAI,	MR PT PATEL
627	FA/543/1984	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,GEB	GOVERNMENT PLEADER, (MR MD PANDYA)	KODARBHAI KHUSHALBHAI PATEL,	MR PT PATEL

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628	FA/544/1984	22/06/2016	MAGANLAL CHHITABHAI PATEL,	(MR HB SHAH)	MAGANLAL DURGASHANKER TRIVEDI,RAVJI MULJI PATEL,BHAGWATSWARUPDASJI PURANI HARISWARUPDASJI SHASTRI,SOMPRAKASHDASJI GURU PURANI HARINARAYANDASJI,ACHARYASHRI NARENDRAPRASADJI A.MAHARAJ DECD. THROUGH HIERS,AJENDRAPRASADJI NARENDRAPRASADPANDE,LALITADEVI NARENDRAPRASADJI PANDE,ARUNBEN NARENDRAPRASADJI PANDE,KOTHARI SHASTRI MADHAVDASJI GURU SHASTRI DHARMAPRASADJI,PURANI DHARMASWARUPDASJI GURU SWAMI NILKANTHDASJI DECD.,BRAHMCHARI PURUSHOTTAM ANANDJIGURU BRAHMACHARI KRISHNASWARUP,PARSHAD MOHAN BHARAT GURU SWAMI KRUSHNAVALLABHDASJI,JIVRAJ BHURABHAI PATEL DECD.,HARIBHAI KALABHAI PATEL,CHARITY COMMISSIONER,PU.BHAGWANTSWARUPDASJI,SHASTRI MUKTIJIVANDASJI GURU SWAMI NARAYANSWARUPDASJI,BALVIRSINHJI VAJESINH JADEJA,RAMSUKHDASJI BHANDARI,DARBAR JASHBHAI LAKHABHAI,LAXMIDAS MANDANBHAI TILAVA,POPATLAL PADAMSHI PATEL,SHASTRI HARIPRIYADASJI GURU PURANI HARIBALDASJI,PRABHUDAS MARGHABHAI KOTHARI,SHASTRI ATMAPRAKASHJI GURU KRUSHNAVALLABHCHANRYAJI,KRUSHNASWARUP NARAYANSWARUP,SHASTRI KRUSHNAPRAKASH BHAKTI-JIVAN,KOTHARI VISHWAPRAKASHDASJI GURU BHAKTINANDANDASJI,SWAMI BALDEVPRASADJI GURU SHASTRI HARIVALLABHDASJI,PURANI DEVNANDANDASJI GURU GNANSWARUPDASJI,ALA MANSI PITHIYA,DHIRAJLAL PRAGJIBHAI SHETH,KURJIBHAI MEGHJIBHAI PATEL	,GOVERNMENT PLEADER,MR ND NANAVATI,MR JITENDRA M PATEL,(MR KG VAKHARIA)
629	FA/566/1984	16/09/2008	MOTILAL DEVCHAND,GOVINDBHAI I PATEL,NEW INDIA ASS. CO. LTD.	MR RAJNI H MEHTA	RANCHHODBHAI K PARMAR,HIRABEN R PARMAR	MR MV CHOKSHY
630	FA/571/1984	11/04/2008	SITABAI A SARFARE,MINOR INDUBAI AMBAJIRAO SARFARE,SINDHU A SARFARE,SUREKHA A SARFARE,SAVITA A SARFARE	NOTICE UNSERVED	BAXASING SADHUSING,S GURUCHARANSING GURUDAYAL,NATIONAL INSURANCE CO.LTD.	RULE NOT RECD BACK,MR RAJNI H MEHTA
631	FA/581/1984	16/12/2008	BACHIBEN WIFE OF CHANDUBHAI MOHANBHAI VASAVA,MINOR RANJIT CHANDUBHAI,MINOR SAKUBEN CHANDUBHAI,MINOR LILABEN CHANDUBHAI,MANIBEN MOHANBHAI VASAVA	MR MTM HAKIM	FIROJKHAN AIYUBKHAN PATHAN,JIMI KEKI ILAVIYA,FIRO NASARVANJI ILAVIYA,DHIRAJLALVRAJLAL SHAH,NATIONAL INSURANCE COMPANY,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED,MR RAJNI H MEHTA,MR SV RAJU
632	FA/588/1984	13/05/2008	HAJARIMAL SHARMA MAVAWALA,	(MR SURESHM SHAH)	NATIONAL COAL SUPPLY CO.,	MR PREMAL R JOSHI
633	FA/595/1984	15/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	M/S. HASVANTLAL THAKORLAL DESAI,	NOTICE SERVED
634	FA/604/1984	07/05/2008	AMARKUNJ SOCIETY,SECRETARY, AMARKUNJ SOCIETY,PRESIDENT, AMARKUNJ SOCIETY	,KV SHELAT	KACHRABHAI GALABHAI MACWAN, SINCE DECD., THRU. HIS HEIRS & L/RS,PURSHOTTAMBHAI KACHARABHAI MACWAN,KANTIBHAI KACHARABHAI MACWAN,BABUBHAI KACHRABHAI MACWAN,KANKUBEN WD/O KACHARABHAI MACWAN,MANGABHAI KUBERBHAI PARMAR,SOMABHAI RANCHHODBHAI RATHOD,NARSINHBHAI KALABHAI RATHOD,MAGANBHAI JETHABHAI PATEL,KODARBHAI REVABHAI PATEL,KOCHABHAI VASTABHAI PATEL,LATE VIRABHAI REVABHAI PATEL, RP. BY HIS HEIR RAMANBHAI VIRABHAI PATEL,MULABHAI DHULABHAI SOLANKI,PURSHOTTAMBHAI HARIBHAI,THE AHMEDABAD MUNICIPAL CORPORATION	,DS AFF.NOT FILED (N)

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635	FA/628/1984	25/08/2010	JAYENDRA DURGAPRASAD LASHKARI,	(MR MD PANDYA)	MODY TRANSPORT COMPANY,DASHRATHBHAI SHIVLAL MODY,VIJAYAGAURI DURGAPRASAD LASHKARI,JAGDISHPRASAD DURGAPRASAD LASHKARI,ARUNKUMAR DURGAPRASAD LASHKARI	,NOTICE SERVED,MR JIGAR P RAVAL
636	FA/630/1984	27/02/2018	MOHMAD AMIN ISMAIL KHAN PATHAN,	(MR MD PANDYA)	CANARA BANK,	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR VILAS G GOSWAMY
637	FA/647/1984	22/11/2010	LALITABEN WD/O DAHYABHAI GOTABHAI JADAV,SHARDABEN WD/O DAHYABHAI GOTABHAI JADAV,MINOR KIRANKUMAR DAHYABHAI JADAV,MINOR TINUBEN DAHYABHAI JADAV, NOS. 3 & 4 MINORS THRU. THEIR MOTHER APPELL. NO. 1,JATANBEN WD/O GOTABHAI FULABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)	DRIVER-MUSTAFA AHMAD FATEMAHMAD,NEW INDIA ASSURANCE CO.,MAHMAD IBRAHIM AMIRKHAN	,MR SANDIP C SHAH
638	FA/655/1984	12/02/2016	RAMESHKUMAR MANILAL PANCHAL,HIMATLAL VITHALDAS RAVAL	MR DF AMIN	AKBARSHA SHAKURSHA FAKIR,NEW INDIA ASSURANCE CO.LTD.	(MR BD KARIA),MR PALAK H THAKKAR
639	FA/666/1984	26/08/2019	RAMSAVEK J YADAV,	MR VISHAL C MEHTA	ORION REFRIGERATION & ENGINEERING CO.,	NOTICE SERVED,(MR AV TRIVEDI)
640	FA/672/1984	12/01/2011	UNITED INDIA INSURANCE CO. LTD,	MR AP MEDH	JAGDISHCHANDRA DAHYABHAI PATEL,MAHMADYASIN ABDULGANI SHAIKH	RULE SERVED
641	FA/686/1984	07/05/2008	MAHASUKHBHAI DOSABHAI PATEL,	NOTICE UNSERVED	S S DURAISHAMY NADAR,S S D GHELLAKANI	RULE UNSERVED
642	FA/694/1984	14/08/2008	UDHAVDAS @ UDHOMAL HIRANAND DECD.THROUGH THE LRS,HAMANDAS UDHAVDAS,GULAB UDHAVDAS,BRIJAL UDHAVDAS,JAMNADEVI UDHAVDAS WD/O UDHAVDAS HIRANAND	MR AS VAKIL,(MR SB VAKIL)	SUNDERLAL MAGANLAL KOTHARI,	
643	FA/724/1984	15/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HANSRAJ VASTA,KURJI VASTA	MR KJ KAKKAD
644	FA/725/1984	15/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	TRIKAM BECHAR,NATHA BECHAR,POPAT BECHAR	MS SUDHA R GANGWAR
645	FA/726/1984	15/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JADAV GOKAL THROUGH RAMJI JADAV,RATNA JADAV	MR KJ KAKKAD
646	FA/727/1984	15/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI KANABHAI,	MR KJ KAKKAD
647	FA/728/1984	15/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HANSRAJ VASTABHAI,	MR KJ KAKKAD
648	FA/773/1984	26/11/2010	FOOD CORPORATION OF INDIA,	(MR YF MEHTA),MR SN SHELAT	KANTILAL DAHYABHAI DALVADI,TARAMATI WIDOW OF KANTILAL DALWADI,VIPUL KANTILAL DALWADI,MAULIK KANTILAL DALWADI,VARSHA KANTILAL DALWADI	,MR SV RAJU
649	FA/783/1984	19/11/2010	CENTRAL BANK OF INDIA,	MR CJ VIN	JORIA WOOD TRADERS,UNITED INDIA FIRE AND GENERAL INSURANCE CO.LTD.,SUCHETABEN CHHAGANLAL,HEIRS OF SAVITABEN CHHAGANLAL,HARENDRA CHHAGANLAL BHADALWALA,SUCHETABEN CHHAGANLAL,KIRIT CHHAGANLAL BHADALAWALA,SUDHIR CHHAGANLAL BHADALAWALA,HANSIL CHHAGANLAL BHADALAWALA,SAROJBEN CHHAGANLAL BHADALAWAL,JHARINA CHHAGANLAL BHADLAWALA,BHARATI CHHAGANLAL BHADLAWALA,CHHAGANLAL NANJI BHADALAWALA,KIRIT CHHAGANLAL BHADLAWALA,SUDHIR CHHAGANLAL BHADLAWALA,HANSIL CHHAGANLAL BHADLAWALA	,MR PM THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
650	FA/791/1984	12/05/2008	NEW INDIA ASSURANCE CO LTD,	MR RC JANI	SHASHIKANT MOHANLAL CHHAYA,SULEMAN DAUD KHADIM,HASAM & CO.,HASAM KASAM,JAMAL @ JAMINAR MUSA,MAHMAD MUSA,JAYANTILAL MITHA (DRIVER),JAGDISH MOHANLAL KANJI,UNITED INDIA FIRE AND GENERAL INSURANCE CO	NOTICE NOT RECD BACK,NOTICE UNSERVED,DELETED,MR RR MARSHALL,(MR FA MEMON),(MR JR NANAVATI)
651	FA/807/1984	17/06/2016	MAGANLAL DURGASHANKAR TRIVEDI,SHASTRI BHAGWATSWARUPDASJI PURANI HARISWRUPDASJI	NOTICE NOT RECD BACK	PATEL RAVJI MULJI,SOMPRAKASHDASJI GURU PURANI HARINARAYANDASJI-DIED,HEIRS OF ACHARYA NARENDRAPRA-SADJI ANANDPRASADJI MAHARAJ,AJENDRAPRASADJI NARENDRAPRASADPANDE,LALITADEVI NARENDRAPRASADJI PANDE,ARUNBEN NARENDRAPRASADJI PANDE,KOTHARI SHASTRI MADHAVJIDASJI GURU SHASTRI DHARMAPRASADJI,PURANI DHARMASWARUPDASJI GURU SWAMI NILKANTHDASJI - DIED,BRAHMACHARI PURUSHOTAM ANANDJIGURU KRUSHNASWARUPANANDJI,PRASHAD MOHAN BHAGA GURU SWAMIKRUSHNAVALLABHDASJI,PATEL JIVRAJ BHURABHAI - DIED,PATEL HARIBHAI KALABHAI,CHARITY COMMISSIONER,BHAGWATSWARUPDASJI,SHASTRI MUKTIJIVANDASJI GURU SWAMIN ARAYANSWARUPDASJI,JADEJA BALVIRSINHJI VAJESINH,KOTHARI PRABHUDAS MARGHABHAI,PATEL MAGANLAL CHITABHAI,BHANDARI MAMSUKHDASJI,DARBAR JASABHAI LAKHABHAI,LAXMIDAS MANDANBHAI TILVA,PATEL POPATLAL PADAMSHI,SHASTRI HARIPRIYADASJI GURU PURANI HARIBHALDASJI,SHASTRI ATMAPRAKASHJI GURU KRUSHNAVALLABHCHARYAJI,SHASTRI KRUSHNASWARUP NARAYANSWARUP,SHASTRI KURUSHNAPRAKASH BHAKTIJIVAN,KOTHARI VISHWAPRAKASHDASJI GURU BHAKTINADANDASJI,SWAMI BALDEVPRASADDASJI GURU SHASTRI HARIVALLABHDASJI,PURANI DEVNANDANDASJI GURU GNANSWARUPDASJI,ALA MANSI PITHIYA,SHETH DHIRAJLAL PRAGJIBHAI,PATEL KURJIBHAI MEGHJIBHAI	,GOVERNMENT PLEADER,RULE SERVED,MR JITENDRA M PATEL,(MR KG VAKHARIA),MR HARSHIT S TOLIA
652	FA/808/1984	07/05/2008	RANCHHODBHAI JIVABHAI,	MR BM MANGUKIYA	HARIBAI MANJIBHAI,	MR RJ OZA
653	FA/814/1984	19/07/2012	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,	MR RD DAVE	SUBODH MANGALDAS,DECD.THRO'HISHEIRS,RAJIT SUBODHBHAI SHAH,SMT. SUSHILABEN SUBHODHBHAI SHAH,SUNIT SUBODHBHAI SHAH,GUNWANT MANGALDAS DECD. THRUH HEIRS AND LEGAL REPRESENTATIVE,SMT. URMILABEN GUNWANTBHAI SHAH WD/O GUNWANTBHAI M SHAH,AMITBHAI GUNVANTBHAI SHAH SON OF GUNVANTBHAI M SHAH	,(MR KH KAJI),MR MANISH K KAJI
654	FA/823/1984	27/07/2018	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)	GUJARAT STATE POULTRY FARMS CO-OP FEDERATION LTD.,	ADVOCATE NOTICE UNSERVED
655	FA/827/1984	03/09/2010	HARIPRABHA GOVINDLAL PAREKH,KANTILAL KASTURCHAND PAREKH	MR JA ADESHRA	DHIRUBHAI BHOGILAL GANDHI,	MR MM DALAL
656	FA/828/1984	23/09/2008	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GULAM MOHAMADNAVAR MALEK,GUJARAT STATE ROAD TRANSPORT CORPORATION,NARENDRA BABULAL,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR DF AMIN,MR BH BHAGAT, (MR MD PANDYA),MR BR SHAH

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657	FA/832/1984	13/05/2008	JASVANTSINH AJITSINH GADHVI,	MR MTM HAKIM	SURSING SOMABHAI PARMAR,HARIBHAI SOMABHAI THAKKAR,UNITED INDIA FIRE AND GENERAL INSURANCE CO LTD	NOTICE SERVED,MR SV RAJU
658	FA/852/1984	07/05/2008	SAGARBHAI RAIMALBHAI RABARI,MAFATLAL ENGINEERING INDUSTRISINDIA LTD,NEW INDIA ASSURANCE CO LTD	(MR SB VAKIL)	RAJ RANI WD/O LALA KESHAVDAS,RAJIV LALA KESHAVDAS AGARWAL,ASHOK LALA KESHAVDAS GUPTA,REKHA GOPAL AGARWAL D/O LALA KESHAVDAS,SATISHCHANDRA LALA KESHAVDAS GUPTA,SUDHIRKUMAR BUSHANTKUMAR DATTABENGALI,REKHA W/O D C GOEL,RADHA W/O R C GUPTA,DAVKI NANDAN GUPTA,KUSUM D/O KESHAVDAS W/O R C GUPTA,ABHA D/O KESHAVDAS W/O K C BARISAL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MIHIR H JOSHI,MR SN SOPARKAR,MR PARITOSH CALLA
659	FA/894/1984	04/03/2016	RAMBHABEN WD/O ISHWARDAS,MAYABEN ISHWARDAS MINOR THRO' GUARDIAN NO.1.,CHATARIBEN PESHUMAL	MR JITENDRA M PATEL	RAJKUMAR GARIBCHAND,GROVER TANKER,JASHWANT KAUR W/O GAJENDRASINH,AMARJITSINH GAJENDRASINH,ORIENTAL FIRE & GENERAL INSURANCE CO,ALJIBHAI HABIBBHAI MAMAN	NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR UDAY R BHATT,MR ARUN H MEHTA
660	FA/899/1984	11/02/2009	M B RATHWA DECD.THROUGH THE LRS,SUKLIBEN MALUBHAI RATHWA W/O DED.MALUBHAI RATHWA,GOVINDBHAI MALUBHAI RATHWA S/O DECD.MALUBHAI RATHW,MANASHBHAI MALUBHAI RATHWA S/O DECD.MALUBHAI RATHWA		K A SHAIKH,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE UNSERVED,MRS VASAVDATTA BHATT
661	FA/900/1984	21/11/2008	VITHALBHAI VALLABHBHAI PATEL,	MR JV JAPEE	SHANABHAI V CHAUHAN,D M PATEL & CO.,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD	NOTICE SERVED,(MR AV TRIVEDI)
662	FA/901/1984	24/08/2011	KANTILAL BECHARDAS PATEL,JAYANTILAL BECHARDAS PATEL	RULE NOT RECD BACK	SARLABEN W/O.RAMESHCHANDRA PATEL & D/O.BECHARDAS M PATEL,SUNIL SHANTILAL PATEL,JYOTSNABEN WD/O.SHANTILAL BECHARDAS PATEL,HEIRS OF VIMLABEN WD/O. UMEDBHAI DHORIBHAI,MANJRIBEN U PATEL,NAYNABEN U PATEL,MOHINIBEN U PATEL,ANILKUMAR U PATEL,KIRANKUMAR U PATEL,VASUBEN W/O.GORDHANBHAI V. PATEL,INDUBEN W/O.UMEDBHAI RANCHHODBHAI,HANSABEN W/O.VISHNUBHAI C PATEL,VIRMATIBEN W/O. RATILAL BHULABHAI PATEL	,NOTICE SERVED,SERVED BY AFFIX(N),(MR MD PANDYA)
663	FA/909/1984	15/11/2010	SAYED ARIFMIA SAYED ABDUL HAQ ALAVI (DECD.THROUGH THE LRS),SAYED GULAM VAJIYODIN ARIFMIA ALAVI,SAYED IMTIAZ HUSIEN ARIFMIA ALAVI,SAYED RABIYABIBI ARIFMIA ALAVI,SAYED RUKSANABANU ARIFMIA ALAVI,SAYED PEERSABMIA SAYEDABDULHAQALAVI	MR BJ TRIVEDI,MR HARESH J TRIVEDI,(MR JT TRIVEDI)	NANNIBIBI,MASARRAT JEHAN	MR AJ MEMON
664	FA/910/1984	06/05/2008	INDIAN AIRLINES CORPORATION,	NANAVATI & NANAVATI	MOHAMED ALI MOHAMMED NAZIR,SYRIAN ARAB AIRLINES	NOTICE SERVED,SERVED BY RPAD (N)
665	FA/923/1984	08/12/2008	BABULAL @ RANCHHODBHAI GOVINDBHAI PANCHAL,HIRABEN BABUBHAI @,BHARATBHAI BABULAL @ RANCHHODBHAI G PANCHAL,BIPINBHAI BABULAL @ RANCHHODBHAI G PANCHAL,RAMESH BABUBHAI @ RANCHHODBHAIGOVINDBHAI PANCHAL	NOTICE UNSERVED	MACHINERY & EQUIPMENTS MANU. PVT LTD,BHARAT BOBBINS LIMITED,S N CAMBATTA,NAUSHIR S CAMBATTA,D S CAMBATTA,D A SHAH,P S CAMBATTA	(MR GN SHAH),MR KV SHELAT
666	FA/924/1984	07/05/2008	INDIAN OIL CORPOATION LTD.,	MR MANISH R BHATT	CHAMPAKBHAI SUKHABHAI PATEL,KESHAVBHAI CHIMANBHAI PATEL	NOTICE NOT RECD BACK,MR DR BHATT
667	FA/930/1984	13/04/2017	UNIT PLASTIC INDUSTRIAL,	(MR KS JHAVERI)	LALJI MULJI TRANSPORT CO.LTD,DHIRAJLAL L MEHTA,H D BHANSALI	MR RJ OZA
668	FA/936/1984	08/02/2011	STATE OF GUJARAT,SECRETARY	GOVERNMENT PLEADER	H K MEHTA,	MR KF DALAL

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669	FA/937/1984	23/12/2010	RAMKUMAR SUBHAKARAN,MANUBHAI AMBALAL SHAH	MR VIBHUTI NANAVATI	HASTIMALJI,HASTIMALJI,NEMICHANDJI M BAGROCHA,CHANDUBHAI M SHAH,NARANBHAI BAKORBHAI PATEL,JAYANTILAL MANGALCHAND	
670	FA/939/1984	28/02/2011	NEW INDAN ASSURANCE CO,	MR RAJNI H MEHTA	RAMANLAL MASOORBHAI MALIWAD,S.S.CHAUHAN CIRCLE,DISTRICT SUPERINTENDENT OF POLICE,STATE OF GUJARAT	,MR NEERAJ SONI
671	FA/987/1984	21/04/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MD PANDYA	LAXMIBEN WD/O HIMATBHAI MITHABHAI PRAJAPATI,MITHABHAI ISHWARBHAI PRAJAPATI,CHANCHALBEN MITHABHAI PRAJAPATI,MINOR KISHOR HIMATBHAI,MINOR VARSHABEN D/O HIMATBHAI,MINOR VINABHAI HIMATBHAI,MINOR DAKSHABEN HIMATBHAI APP NO 4 TO 7 THROUGH GURD. APP NO 1,HARISHBHAI VITHALBHAI PATEL	,MS NIRMALA J JHALA,MR SP MAJMUDAR,PB MAJMUDAR
672	FA/1022/1984	13/10/2008	SULOCHNABEN GOPALDAS KOTHARI,	SR DIVETIA	BACHUBHAI TRIKAMLAL SHAH,	VC DESAI
673	FA/1054/1984	07/09/2011	DEPPUTY COLLECTOR,	GOVERNMENT PLEADER	GUNVANTRAI RAJARAM DAVE,DIVISIONAL MANAGER	,MR RUSHABH R SHAH
674	FA/1063/1984	24/08/2011	LIFE INSURANCE CORPORATION OF INDIA,	MR AK CLERK,MR KN RAVAL	PANKAJ NANDLAL VORA,INDUMATI NANDLAL VORA	RULE SERVED
675	FA/1065/1984	21/07/2010	AHMEDABAD ELECTRICITY CO LTD,	MR MAYUR H SHAH	AZO DYES CORPORATION,	MR AD OZA
676	FA/1069/1984	31/01/2017	ALCOCK ASHDOWN AND CO LTD,	NOTICE SERVED	NURMAHMADKHAN DILAWARKHAN PATHAN,KHAN DILAWARKHAN HUSENKHAN,HASANBHAI JAHANGIRBHAI MALEK	,NOTICE SERVED
677	FA/1077/1984	18/06/2009	NANABHAI BECHARDAS,	MRS KETTY A MEHTA	LALITA CHAMPAKLAL HEIR OF CHAMPAKLAL MANILAL,JAYANTILAL HARKISHANDAS,RANGILDAS JAYKISHANDAS,KANKUBEN D/O.BECHARDAS PARBHUDAS	,MS VASUBEN P SHAH
678	FA/1080/1984	06/05/2008	AHMEDABAD MUNICIPAL CORPN.,	(MR JR NANAVATI)	HEIRS OF BALUBRN VIRUBEN,DHULABHAI KHANABHAI,JETHABHAI KHANABHAI,JETHABHAI KHANABHAI,BHAGWANBHAI KHANABHAI	NOTICE NOT RECD BACK,NOTICE UNSERVED,(MS BELA YAJNIK)
679	FA/1087/1984	13/05/2008	PRATAP TEXTILE,	(MR PM RAVAL)	KALPANABEN KHODIDAS SHAH,	NOTICE SERVED
680	FA/1102/1984	07/05/2008	M J D FAMILY TRUST,ARUNABEN BHANVARLAL JOSHI	SERVED BY RPAD (N),NOTICE UNSERVED,MR CG MEHTA	POKHRAJ BUDHMAL JAIN,	MR MC BHATT
681	FA/1114/1984	07/05/2008	STATE OF GUJARAT,SETT-LEMENT COMMISSIONER AND DIRECTOR OF LAND RECORDS,ACCOUNTANT GENERAL GUJARAT	GOVERNMENT PLEADER	AMBEPRASAD HIRALAL THAKAR,	NOTICE UNSERVED
682	FA/1115/1984	08/05/2008	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR MG NAGARKAR	ARUN CORPORATION ESTATE DIVISION,	(MR MB GANDHI),MRS TRUSHA M GANDHI
683	FA/1126/1984	06/05/2008	HASMUKHBHAI C TRIVEDI,	NOTICE SERVED	MEHBUBBHAI IBRAHIMBHAI MANSAWALA,	MR KIRAN ACHARYA
684	FA/1209/1984	07/05/2008	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	AISNABAI ABUBNAI,MAMED AHMED,IBRAHIM ABDULLAH,HARUN AHMED	,NOTICE UNSERVED
685	FA/1211/1984	07/05/2008	IBRAHIM DAUOD SANGHAR,	MR AR THACKER	JENAMBAI AMAD SUBHANIYAN,	NOTICE SERVED
686	FA/1226/1984	22/03/2016	NARENDRA SHIVABHAI PATEL,	(MR CHANDRAKANT SHAH),MR SANDIP C SHAH	NATVARLAL BHAISHANKAR RAJGOR,NARENDRA M BHATT,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,ADVOCATE NAME DELETED

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687	FA/1228/1984	07/05/2008	RAJESHWARI INDUSTRIES,	NOTICE UNSERVED	IDRISH HAFESHJI ADAM,KISHORBHAI SOMABHAI CHAUHAN,CHIMANLAL MAGANLAL - DELETED,NEW ROSHAN TRANSPORT SERVICE,UNITED INDIA FIRE AND GENERAL INSURANCE CO LTD,ABIDBHAI ISMAIL NAGORI	NOTICE SERVED,FRESH NOTICE REQD(N),DELETED,MR KH BAXI,MR KF DALAL, (MR PB MAJMUDAR),(MR HB SHAH),(MR HASMUKH THAKKER)
688	FA/1230/1984	21/04/2008	LAXMIBEN WD/O H M PRAJAPATI,MITHABHAI I PRAJAPATI,CHANCHALBEN M PRAJAPATI,KISHORE HIMATBHAI,VARSHABEN D/O HIMATBHAI,VINABHAI HIMATBHAI,DAKSHABEN HIMATBHAI	(MR PB MAJMUDAR),MS NIRMALA J JHALA,MR SP MAJMUDAR	HARISHBHAI VITHALBHAI PATEL,G S R T C	NOTICE SERVED,(MR MD PANDYA)
689	FA/1233/1984	25/01/2008	GOPAL SAVA AYAR,	(MR A J PATEL)	SHIVALAL RANCHHODBHAI PATEL,KOLI MANJI RAM,NEW INDIA INSURANCE CO. LTD.,RUPABHAI KACHARABHAI AYAR,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR KM PARIKH
690	FA/1236/1984	19/07/2010	BHAGWANJIBHAI JETHABHAI VASOYA,	MR BM MANGUKIYA	DEVJIBHAI KACHRABHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,NIZIRSINGH DILIPSINGH SIKH,BALVANTSINGH JASWANTSINGH,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,DS AFF.NOT FILED (R),MR BH BHAGAT,MR UDAY R BHATT,MR VIBHUTI NANAVATI,MR BR SHAH
691	FA/1237/1984	19/07/2010	VALJIBHAI HARIBHAI KABARIA,	MR BM MANGUKIYA	DEVJIBHAI KACHRABHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,NIZIRSINGH DILIPSINGH SIKH,BALVATSINGH JASWANTSINGH,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR UDAY R BHATT,MR BR SHAH
692	FA/1253/1984	04/05/2017	BHANUMATIBEN NARAN WD/O NARAN MERAMAN BAMROTIA,MINOR MANJULA NARAN BAMROTIA,MINOR KIRAN NARAN BAMROTIA,MINOR USHA NARAN BAMROTIA,MINOR VIMAL NARAN BAMROTIA	MR PM THAKKAR	RAJAKBHAI YAKUBBHAI MARWADI,M.M.BAMROTIA,NEW INDIA ASSURANCE CO LTD	
693	FA/1266/1984	08/05/2008	ARUN CORPORATION ESTATE DVN,	(MR MB GANDHI),MRS TRUSHA M GANDHI	AHMEDABAD MUNICIPAL CORPN,	MR BP TANNA
694	FA/1271/1984	07/05/2008	AHMEDABAD MUNICIPAL CORPN,	MR PRASHANT G DESAI	KACHARABHAI GALABHAI MACWAN DECEASED BY HIS HEIRS :,PURSHOTTAMBHAI KACHARABHAI,KANTIBHAI KACHARABHAI MACWAN,BABUBHAI KACHARABHAI MACWAN,KANKUBEN WD/O KACHARABHAI,MAGANBHAI KUBERBHAI PARMAR,SOMABHAI RANCHHODBHAI RATHOD,NARSINHBHAI KALABHAI RATHOD,MAGANBHAI JETHABHAI PATEL,KODARBHAI REVABHAI PATEL,KOCHARABHAI VASTABHAI PATEL,LATE VIRABHAI REVABHAI BY HEIRRAMANBHAI VIRABHAI PATEL,MULABHAI DHULABHAI SOLANKI,AMARKUNJ SOCIETY AHEDABAD,AMAR KUNJ SOCIETY SECRETARY,AMAR KUNJ SOCIETY PRESIDENT,PURSHOTAMBHAI HARIBHAI	NOTICE SERVED,NOTICE SERVED BY DS
695	FA/1278/1984	06/05/2008	MANUBHAI VADILAL SHAH,	(MR GIRISH D BHATT)	MUNICIPAL CORPORATION,RASIKLAL SHAMJIBHAI,BECHARDAS MANJIBHAI,RAMESHBHAI BACHUBHAI,BABUBHAI LALJIBHAI	
696	FA/1282/1984	17/02/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SUSHILABEN WD/O.UTTAM HIRALAL GURAV,MINOR KANTA UTTAMRAM GURUV,LATABAI MAGANBHAI GURUV	MR RR MARSHALL

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697	FA/1285/1984	31/08/2009	M/S. NEW ROSHAN TRANSPORT SERVICES,,JUBEDA SIDDIQBHAI BAROTWALA,ARIF SIDDIQBHAI BAROTWALA,AMIN SIDDIQBHAI BAROTWALA,SALIM SIDDIQBHAI BAOTWALA,KULSUMBEN ABDULMAJID,SALMABEN HANIFBHAI,NASIM IBRAHIM GHOGHARI	MR MM SAIYED	MESSRS. RAJESWARI INDUSTRIES, A PARTNERSHIP FIRM,,INDRISH HAFESHJI ADAM,,KISHORBHAI SOMABHAI CHAUHAN,,UNITED INDIA FIRE & GENERAL INSURANCE CO. LTD.,ABIDBHAI ISMAIL NAGORI	MR KF DALAL
698	FA/1304/1984	05/04/2019	MOHANLAL KHIMJI BHANUSHALI DECD.THROUG THE LRS,SHANTABEN MOHANLAL NANDA WIDOW,JAGDISHBHAI MOHANLAL NANDA DECD.THROUGH THE LRS,GIRDHARBHAI MOHANLAL NANDA SON,RUKMANIBEN MOHANLAL NANDA DAUGHTER,VANITABEN MOHANLAL NANDA DAUGHTER,PUSHPABEN MOHANLAL NANDA DAUGHTER,DAMAYANTIBEN MOHANLAL NANDA DAUGHTER,SAROJBEN MOHANLAL NANDA DAUGHTER,HITESH JAGDISHBHAI NANDA,ASHABEN JAGDISHBHAI NANDA,BHAVIN JAGDISHBHAI NANDA,BINDYA JAGDISHBHAI NANDA	ADVOCATE NOTICE SERVED,DECEASED LITIGANT	GHANSHYAMLAL RATANSHI MEHTA,RAIPRASAD HARIKRISHNA MEHTA,LILADHAR VITHALDAS SOMAIYA DELETED AS PER COURT ORDER,HEIRS OF BAI MANEKBAI JAIKRISHNA,RADHABAI RAMJI MEHTA,SAVITABEN RAMJI MEHTA,CHANDRAMANI RAMJI MEHTA,PRATAPRAI LAXMIDAS,BALVANTRAI VITHALDAS MEHTA,NARANDAS KALYANJI,JOINT CHARITY COMMISSIONER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,DELETED
699	FA/1306/1984	18/12/2008	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT	TERMAX PRIVATE LIMITED,	MR KV SHELAT
700	FA/1310/1984	08/05/2008	HEIRS OF BHAVSAR JAGJIVANDAS FAKIRCHAND,KANTABEN JAGJIVANDAS BHAVSAR,KIRITKUMAR JAGJIVANDAS BHAVSAR,BABUBHAI JAGJIVANDAS BHAVSAR,RAJNIKANT JAGJIVANDAS BHAVSAR,VASANTKUMAR JAGJIVANDS BHAVSAR,ANILKUMAR JAGJIVANDAS BHAVSAR,HINABEN JAGJIVANDAS BHAVSAR,MANUBHAI JAGJIVANDAS BHAVSAR,POPATLAL JAGJIVANDAS BHAVSAR,HASMUKHBHAI JAGJIVANDS BHAVSAR	MR KK SHAH	BHAVSAR CHIMANLAL FAKIRCHAND,THAKOR NANAJI BAVAJI,PATEL MAVJIBHAI HARIBHAI	,(MR MB GANDHI)
701	FA/1312/1984	19/06/2015	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	NANDLAL M BIJLANI,PARSHOTAMBHAI GOPALBHAI DELETED,MULTAR TRANSPORT CO THROUGH PIRMOHMAD ALJIBHAI MULTAR,FATMABEN WD/O PIRMOHMAD MULTAR,YUNUS PIRMOHMAD ALJIBHAI,ZUBIDABEN PIRMOHMAD ALJIBHAI,KULSUMBEN PIRMOHMAD ALJIBHAI,ABIDABEN PIRMOHMAD ALJIBBHAI,HOSHANBEN PIMMOHMAD ALJIBHAI,SABERABEN PIRMOHMAD ALJIBHAI,SALIMBHAI PIRMOHMAD ALJIBHAI,GANGARAM N PATEL,GUJARAT SMALL INDUSTRIES CORPN,ISMAIL MAHMED SHAIKH,PREMCHAND KACHRAJI,SALIM RASUL MUSA,HAJI ABDUL RASID	,NOTICE SERVED
702	FA/1320/1984	04/10/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	BIRESHA KANKULNA,	MR MC BHATT
703	FA/1325/1984	09/05/2008	NURMIYA KALUMIYA,AYSHABIBI D/O KALUMIYA JAMALMIYA,KHATIJABIBI D/O KALUMIYA JAMALMIYA	UNSERVED EXPIRED (N),(MR JV MEHTA),MR AJ MEMON	AAYASHABIBI WD/O MOHMADHUSEIN REHMANBHAI,	RULE NOT RECD BACK
704	FA/1344/1984	10/08/2010	JAYANTILAL J SHAH DECD.THROUGH THE LRS,SUBHOD JAYANTILAL SHAH,URMILABEN JAYANTILAL SHAH,BHANUMATIBEN JAYANTILAL SHAH,PRATIMABEN JAYANTILAL SHAH,DEVILABEN JAYANTILAL SHAH C/O BHUPENDRA D DESAI,MINAXIBEN JAYANTILAL SHAH C/O GOKULBHAI PARIKH,MANJARIBEN JAYANTILAL SHAH C/O RAMESHBHAI SHAH,BHARATBHAI JAYANTILAL SHAH,JETENDRA JAYANTILAL SHAH,RAJNIBALA WD/O NIRANJAN JAYANTILAL J.SHAH,PARESH S/O NIRANJAN JAYANTILALJ.SHAH,TIKENDRA S/O NIRANJAN J.SHAH,PRITI D/O NIRANJAN JAYANTILAL	(MR VC DESAI)	STATE OF GUJARAT,REVABEN KHODAJI,BUDHABHAI KHODAJI,LAXMIBEN KHODAJI	,GOVERNMENT PLEADER,(MR RAMESH K SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
705	FA/1370/1984	03/08/2017	THAKORBHAI I BRAHMBHATT,KUSUMBEN WD/O.THAKORBHAI ISHWARBHAI BRAHMBHATT,NARESHBHAI THAKORBHAI BRAHMBHATT,LATABEN D/O.THAKORBHAI ISHWARBHAI BRAHMBHATT,SHARDABEN K SHAH,DHIRAJLAL D SANGHVI,SHOBHABEN B SHETH,CHUNILAL GALBAJI,KIRANKUMAR M JOSHI,VIBHUKUMAR M JOSHI	DS AFF.NOT FILED (N),MR PRADIP D BHATE,	AHMEDABAD MUNICIPAL CORPN.,VALLABHDAS MANILAL SHAH,SINCE DECEASED THRO'HIS HEIRS & LRS.,CHANDRIKABEN VALLABHDAS SHAH,JAYESHKUMAR VALLABHDAS SHAH,RAJESHKUMAR VALLABHDAS SHAH,PARESHKUMAR VALLABHDAS SHAH,PRABOSHCHANDRA N SHAH,SUBHASHBHAI P SHETH	,DS AFF.NOT FILED (N),(MR SAMIR J DAVE),MR KV SHELAT,MR KB PANERI,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI,MANAN K PANERI
706	FA/1375/1984	21/02/2011	SHREEKANTBHAI RANCHHODBHAI PATEL,	(MR RM VIN)	MAVJIBHAI KALABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	UNSERVED EXPIRED (R),MRS FALGUNI D PATEL
707	FA/1379/1984	06/05/2008	SHANKERRAO GANPATKUVAR,KAMLABEN	NOTICE UNSERVED,UNSERVED EXPIRED (N)	RENABEN SHANKERRAO HAVING DIED BY HER HEIR MUKTABEN FAKIRBHAI,	SB VAKIL
708	FA/1434/1984	16/04/2014	MALIBEN WD/O RATANABHAI GHELABHAI PATNI,GOVINDBHAI RATANABHAI PATNI,SHANKERBHAI RATANABHAI PATNI,BABUBHAI RATANABHAI PATNI,PARTHIBHAI RATANABHAI PATNI,MANGUBEN D/O RATANABHAI GHELABHAI PATNI,SHAKARIBEN D/O RATANABHAI GHELABHAI PATNI, NO. 3 TO 7 MINORS THROUGH THEIR GUARDIAN APPELLANT NO. 1,KALIBEN WD/O LALUBHAI BHIKHABHAI PATNI - DELETED	DELETED,UNSERVED EXPIRED (R),MS JIRGA D JHAVERI	THE GUJARAT STATE ROAD TRANSPORT CORPORATION,PATEL BHAGWANBHAI JOWASANDAS	,(MR MD PANDYA)
709	FA/1454/1984	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION, VAHANVYAVHAR BHAV,	(MR MD PANDYA)	PRABHABEN CHIMANLALTANK,MANHARLAL CHIMANLAL TANK SINCE DECD. THRO' HEIRS AND L/R,ILABEN MANHARLAL TANK,BHAVESH MANHARLAL TANK,NIRMAL MANHARLAL TANK,PRATIK MANHARLAL TANK,BIPIN CHIMANLAL TANK,KOKILA CHIMANLAL TANK,ARJAN SARABHAI GANDHI	,UNSERVED EXPIRED (N),SHIVANG A THACKER
710	FA/1469/1984	17/03/2009	AHIR VALJI LAKHU,SENGHANI RAVILAL N,NEW INDIA ASS. CO. LTD. DELETED AS PER CT.OD.17/03/09	DELETED,MR RAJNI H MEHTA	PATEL VANITABEN KARSAN,PATEL PREMILABEN KARSAN,PATEL KAMLABEN KARSAN,PATEL ARVINDKUMAR KARSAN,PATEL MINUBEN KARSAN,PATEL RAMILABEN KARSAN,PATEL RAMJI JIVRAJ,PATEL KESARBEN RAMJI	NOTICE SERVED,(MR BD KARIA),MR MEHUL S SHAH,(MR SURESHM SHAH)
711	FA/1483/1984	07/05/2008	DILIPSINGH JEEVATSINGH,BALVIRKAUR DILIPSINGH	MR KH BAXI	IBRAHIM AHMED SHAIKH,AHMEDABAD MUNICIPAL CORPN	MR PRASHANT G DESAI,MR PRABHAKAR UPADYAY
712	FA/1489/1984	07/09/2011	GUNVANTRAI RAJARAM DAVE,	MR RUSHABH R SHAH	DIVISIONAL MANAGER,DY COLLECTOR	GOVERNMENT PLEADER,MR PRANAV G DESAI
713	FA/1507/1984	05/08/2008	ISHWARSING GOLA,	NOTICE UNSERVED	KENDRIYA VIDYALAYA(CENTRAL SCHOOL),KENDRIYA VIDYALAYA SANGTHAN	(MR JD AJMERA)

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714	FA/1508/1984	03/12/2010	LAXMINAYARAN TRADING CO.,POPATLAL NARAYANDAS MODI,LAXMANDAS NARANDAS MODI,NAVINCHANDRA NARAYANDAS MODI,JEETENDRA NARAYANDAS MODI,NARAYANDAS AMICHAND	MR GM JOSHI	NALINKANT V. MASHRUVALA,RASHMIKANT THAKRSINH & CO.,SHAILESHKUMAR KANTILAL CO.,SURESHCHANDRA S. JERAM,RAMESHBHAI J. MEHTA,KOTWANI TIRTHADAS NANAKRAM,SHAILESHKUMAR L. THAKKAR,CHIMANLAL DOSABHAI NARODIYA,MADHUBEN DASHARTHLAL,SHANKARLAL MANILAL SHAH,JAGDISHCHANDRA L. THAKKAR,DALAL DIPAKKUMAR SHAMJIBHAI'S CO.,KANTILAL MOHANLAL & CO.,NARESH MANEKLAL SHAH,SHARDABEN RAMANLAL SHAH,HASUMATIBEN RAMESHCHANDRA,GITA ASHWINKUMAR,BHANDARI VADILAL MOHANLAL,NARMADABEN BAPALAL MODI,KAMLABEN JASVANTLAL MODI,SHRI TRADERS,MODI VADILAL MULCHAND,GOVINDLAL MAGANLAL,CHANDRAKANT MANILAL MODI,CHANDRAKANT MANILAL MODI,INDRAVADAN JASHVANTLAL MODI,VINODCHANDRA NARANDAS MODI,RASHMIKANT INDRAVADAN MODI,SHAH SEVANTIBHAI AMULAKH,DINESH CHANDRAKANT'S CO.,MODI DAXABEN NARWARLAL,MODI NATWARLAL PURSHOTTAMDAS,MODI NISUDBEN NATWARLAL,RAMANLAL NAGINDAS & SONS,MODI MUKUNDLAL BHOGILAL,SHAH NAROTTAMDAS CHATRABHUJ,BHABHUTAJI NAPOJI,KALUJI PRALHADJI,THANAJI DIPAJI,RAJKUMAR CHHATUMAL,MOTIRAM RANGUMAL THAMJANI,NIDAVALA RASIKLAL JETHALAL,HARSHAVARDHAN N. JADAWALA,RAJNIKANT JETHALAL JADAWALA,HIRABEN VADILAL MODI,NAYANBEN P. BAKARIWALA BAKARIWALA,SUSHILABEN JAYANTILAL MODI,PRABHAKAR THAKORLAL JADAWALA,MODI PARSHOTTAMDAS AMRUTLAL,HARIPRASAD PARSHOTTAMDAS MODI,JETHALAL LAXMICHAND JADAWALA,PRAVINKUMAR DHANJIBHAI MODI,MADHUSUDAN SOMCHANDBHAI MODI,KANTILAL GANPATRAM MODI,ARVINDKUMAR JETHALAL,RAMANLAL NAGARDAS & CO.,SARABHAI P. BAKARIWALA,MINAXIBEN BHANUPRASAD SURTI,BHANUPRASAD DAHYABHAI SURTI,DINUMATIBEN PARMANAND VADVALA,ASHOK HIRALAL GHIYA,BHUPENDRAKUMAR KANJIBHAI,HIRABEN NARANDAS CHOKSI,VIMLABEN KANTILAL MODI,KANTILAL CHIMANLAL JADAWALA,DIPAKKUMAR KANTILAL MODI,MANOJKUMAR VADILAL MODI,BABULAL SONAJI PRAJAPATI,JASHODABEN LABHBHAI MODI,MAHENDRABHAI KANTILAL MODI,ANILKUMAR K. MODI,SURENDRAKUMAR KANTILAL MODI,KANTABEN BABULAL MAHETA,HARSHADBHAI MANEKLAL MODI,KOKILABEN PRAVINCHANDRA MODI,GANDHI MANEKLAL MANILAL,MAHENDRAKUMAR S. THAKAR,BANSILAL NAGINDAS MODI,KANTILAL HARILAL SHAH,PRADYUMAN HIMATLAL MEHTA,SHARDA GAURIBEN KANTILAL MEHTA,RAMANLAL HIRALAL SHAH,PRAVINCHANDRA RAMANLAL SHAH,VINAYBHAI AMRUTLAL SHAH,LAXMIBEN P. VARMA,MAYANKKUMAR & CO.,GUNVANTLAL AJITKUMAR & CO.,SHAH HASMUKHLAL KESHAVLAL,MAGNAJI TAYAJI,MANGALDAS CHHAGANLAL RANA,KAMLESHKUMAR D. MODI,RAJENDRA MANUBHAI SHAH,HEMLATA J. CHOKSI,KUSUM KANTABEN HIRALAL MODI,VISHNUBHAI H. MODI,MRUDULABEN VINODCHANDRA MEHTA,MAHENDRAKUMAR S. THAKAR,SHARDABEN BHAGWANJI DAVE,RAJUL J. CHOKSI,NARMADABEN B. MODI,BHOGILAL NANSA MODI,NARESHKUMAR MANILAL MODI,PRAVINABEN GORDHANDAS RANA,ANSUYABEN NARANDAS MODI,PADMABEN GORDHANDAS RANA,ASHOK MANILAL MODI,NAYNABEN ASHOKKUMAR MODI,VINODCHANDRA NARANDAS MODI,ANSUYABEN NARANDAS MODI,ANSUYABEN CHANDRAKANT MODI,SHANTILAL BHAICHANDRA DOSHI,VIMLABEN NARANDAS MODI,BIPINCHANDRA NARANDAS MODI,VIMLABEN INDRAVADAN MODI,ISHWARLAL JAWANJI,MANHARLAL N. MODI,MODI NAVINCHANDRA DAHYABHAI,JANAK TRADERS,BHAGYODAYA PULSE MILLS,MODI MAGANLAL RANCHHODDAS,KANAIYALAL CHIMANLAL	,NOTICE SERVED,SERVED BY RPAD (N),MR GM AMIN,MR VIBHUTI NANAVATI

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715	FA/1511/1984	07/05/2008	MARIMAN W/O.ALABHAI,SAMSUDDIN CHHAGANLAL KHOJA	UNSERVED EXPIRED (N)	AMINABIBI @ DADIBIBI D/O. ALIBHAI AND W/O.F M GHORI,	
716	FA/1513/1984	30/03/2016	CHANDRASHEKHAR NARSINHJI AYACHI,	NOTICE SERVED	GUJ STATE ROAD TRANSPORT CORPN,PRAVINKUMAR TRAMBAKLAL JANI,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR MD PANDYA)
717	FA/1537/1984	19/11/2010	NANDLAL DEEPCHAND AND CO,DWARKADAS MANIKRAY ISRANI DECD.THROUGH THE LRS,NANADLAL DWARKADAS ISRANI SON (THROUGH POA MANOHAR L.L.),MOTILAL DWARKADAS ISRANI SON (THROUGH POA MANOHAR L.L.),ASHOKKUMAR DWARKADAS ISRANI SON (THROUGH POA MANOHAR L.L.),NANDLAL DWARKADAS ISRANI,KUMARI SIABEN D/O MANIKRAY,DWARKADAS NANDLAL AND CO,MOTILAL DWARKADAS ISRANI	MR BHARAT JANI,	DWARKA COOP HOUSING SOCIETY,	(MS KALPANA R SHAH), (MR GI HARIRAMANI)
718	FA/1538/1984	03/08/2017	HEIRS OF PATEL GHELA RAMJI ANAND,VIJAYABEN WD/O GHELABHAI PATEL,MINOR KIRAN GHELABHAI PATEL THRO' BY GUARDIAN NO 1/1,MINOR BHAVESH GHELABHAI PATEL THRO' BY GUARDIAN NO 1/1	(MR SR DIVETIA)	PATEL RAMJI ANAND,BAI SONABAI JINA,PATEL JAGU RAMJI,PATEL KESHA RAMJI,PATEL BHAGA RAMJI,MINOR BABU RAMJI,MINOR MUKTA RAMJI,MINOR RAJI RAMJI	
719	FA/1554/1984	18/06/2009	L V PATEL AND CO,LALITBHAI VALLABHBHAI PATEL,JAYPRAKASH R PATEL,VALLABHBHAI RAMJIBHAI PATEL,KAPILABEN MANUBHAI PATEL	MR DR BHATT	SUMANGAL CO OP HOUSING SOCIETY,	(MR PV HATHI)
720	FA/1564/1984	09/05/2008	GUJ STATE ROAD TRANSPORT CORPN,KANTILAL MULJIBHAI NAI	MR HARDIK C RAWAL	MANIBEN WD/ PREMJIBHAI DEVJIBHAI PATEL,PATEL SURESHKUMAR PREMJIBHAI,PATEL VIMLABEN PREMJIBHAI,PATEL NATWARLAL PREMJIBHAI,PATEL DINESHKUMAR PREMJIBHAI,BHUPATSINH DALPATSINH,KANTILAL K GOSWAMI,UNITED INDIA INSURANCE CO LTD,SAVITABEN WD/O DEVJIBHAI SAVJIBHAI PATEL	MR MC BHATT,MR BN PATEL,MR GAUTAM S PATEL
721	FA/1565/1984	07/01/2016	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KAMUBEN WD/O D R PATEL,RAJNIKANT D PATEL,MINOR JAYANTILAL D PATEL, THROGUARDIAN RESP. NO.1,MINOR NALINKUMAR D PATEL, THROGUARDIAN RESP. NO.1,MINOR BHARATKUMAR D PATEL THRO' GUARDIAN RESP. NO.1,PARSHOTTAMBHAI A PATEL	NOTICE SERVED,NOTICE UNSERVED
722	FA/1601/1984	05/04/2019	UNION OF INDIA,	ADVOCATE NOTICE SERVED	ARVIND MILLS CO,	MR VS PARIKH
723	FA/1614/1984	07/05/2008	VITHALBHAI RAMCHANDRA PATIL,	NOTICE NOT RECD BACK,NOTICE UNSERVED	SHAHABUDDIN K SHAIKH,CHANDBHAI FAKIRBHAI MAHAMED,RAMKUMAR K BHODIWALA,UNITED INDIA FIRE & GENERAL INSURANCE CO LTD	
724	FA/1615/1984	22/11/2010	KALYANIBEN K SHAH,	MR SS BELSARE	CHAMPABEN,BANSILAL KRISHNALAL SHAH	MS KJ BRAHMBHATT,MR PR JOSHI
725	FA/1617/1984	07/05/2008	CHHIDABHAI B SHAIKH,	(MR GN DESAI)	RAMNARAYAN RAMNATH,KANTABEN RAMGOPAL,SHANTABEN RAMANLAL	
726	FA/1622/1984	08/12/2008	MAHEMUDBHAI PEERBHAI SHAIKH,	NOTICE UNSERVED	USMANBHAI MOHMED HUSSEIN,GULAMNABI MOHMAD HUSSEIN,AYASABIBI WD/O MOHMAD HUSSEIN MAHEMUDBHAI,JOHARABIBI KARIMBHAI SHAIKH,KULSUMBIBI KARIMBHAI,JETUNBIBI NURBHAI,AMINABIBI MOHMED HUSSEIN SHAIKH	RULE UNSERVED
727	FA/1625/1984	27/08/2009	GSRTC,	(MR MD PANDYA)	LALUBHA T SERVAIYA,MANHARBA L SARVAIYA,MINOR DHARMENDRASING L SARVAIYA, THRO' GUARDIAN RNO.1,MINOR INDUBA L SARVAIYA THRO' GUARDIAN R.NO.1,MINOR GULABBA L SARVAIYA THRO' GUARDIAN R.NO.1,MINOR SITABA L SARVAIYA THRO' GUARDIAN R.NO.1,BHAGWANDAS S SATHVARA DELETED	DELETED,MS AMITA M SHAH
728	FA/1638/1984	23/12/2010	KISAN BROTHERS,	MR AS VAKIL	UNION OF INDIA,FOOD CORPORATION OF INDIA	MR SHAKEEL A QURESHI,MS ARCHANA U AMIN

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729	FA/1648/1984	07/05/2008	SUTHAR SHANKARBHAI L,DIVABEN SHANKERBHAI SUTHAR,RAMILABEN SHANKARBHAI MINOR THRO' GUARDIAN NO.1.,SHARDABEN SHANKARBHAI MINOR THRO' GUARDIAN NO.1.	MR MC BHATT	BALCHANDBHAI M SHAH,DANAJI RAGUNATHJI BRAHMIN,UNITED INDIA FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,(MR PV NANAVATI),(MR MD PANDYA)
730	FA/1655/1984	20/01/2011	CHAMPABEN ARJANBHAI, THRO' POA, ARJANBHAI DEVJIBHAI,	MR PS CHAMPANERI	STATE OF GUJARAT,	GOVERNMENT PLEADER
731	FA/1656/1984	20/01/2011	KESHAVJI DEVJIBHAI PATEL DECD.THROUGH THE LRS CHICHIBEN WD/O,	MR PS CHAMPANERI	STATE OF GUJARAT,	GOVERNMENT PLEADER
732	FA/1659/1984	27/01/2011	GHANSHYAMBHAI RATILAL BHATT,	(MR RN SHAH)	CHANDRAKANTABEN,HASMUKHBHAI R BHATT,JEETENDRA R BHATT,MANJULABEN C THAKKER,SHARDABEN THAKORELAL,SUSHEELABEN DAHYALAL THAKKER	NOTICE NOT RECD BACK,NOTICE SERVED
733	FA/1663/1984	12/05/2008	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,	MR BR SHAH	SHAFI RAHAMTULLA HAKIM,MOHMED IKBAL ABDUL KADAR MUNSHI	NOTICE SERVED
734	FA/1664/1984	12/05/2008	GUJARAT WATER RESOURCES DEVE- LOPMENT CORPORATION LTD,	(MR RR SHAH)	CHRISTIE SHAFIBHAI HAKIM,MOHMAD IKBAL ABDUL KADAR MUNSI	NOTICE SERVED
735	FA/1667/1984	28/07/2010	BHAGWANDAS KARSANDAS PATEL,	MR KF DALAL	GUJARAT STATE ROAD TRANSPORT CORPORATION,LALSINH BHAWANSINH MAKWANA (DELETED)	DELETED,RULE SERVED
736	FA/1668/1984	23/07/2010	RAZAMOHMAD SAIYED MUHAMMED URAIZEE,	(MR PV NANAVATI)	MUSTAFAHUSEN SAIYED MOHMED URAIZI,ABDULLAMIYA SAIYED MOHMAD,MUNIRRUDDIN SAIYED MOHMAD,MAZHARHUSEN SAIYED MOHMAD,AFZALUNNISA ZAHIRUDDIN UREZEE,HAJI BEGUM ABDULLAMIYA UREZEE	,(MR MB GANDHI),MRS TRUSHA M GANDHI
737	FA/1669/1984	20/12/2010	ASHOK KODUMAL LAKHAWANI,	NOTICE UNSERVED	SPECIAL LAND ACQUISITION OFFICER,BARODA MUNICIPAL CORPORATION	GOVERNMENT PLEADER,MR PRANAV G DESAI
738	FA/1699/1984	28/03/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASVANTSINH DATSINH THAKORE,BAI KASHI W/O.JASVANTSINH DATSINH THAKORE,DINESHBHAI BHOGILAL PATEL,AMBALAL T PATEL	
739	FA/1702/1984	16/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MINOR SHIRIN MAHENDRAKUMAR PARIKH,KANTILAL SHANABHAI PRAJAPATI,MAHENDRAKUMAR PRATAPSING RAMRAJSING RAJPUT,RAMDEVSING RAJNARAYANSING,MAHAVIR INVESTMENT,NEW INDIA INSURANCE CO.	SERVED BY RPAD (N),NOTICE UNSERVED,RULE SERVED,MR NITIN M AMIN
740	FA/1705/1984	15/07/2010	G S R T C,	(MR MD PANDYA)	RAOJIBHAI MAGANBHAI PATEL,JAYABEN RAOJIBHAI PATEL,ISMAIL ABDULDAUD PATEL,PAVANDDAS MELUMAL KEMIYANI,RAOJIBHAI MAGANBHAI PATEL,ORIENTAL FIRE & GEN.INS.CO.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR RAJNI H MEHTA,(MR MC SHAH)
741	FA/1710/1984	23/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	GULAMMOHMED ANVER MALEK,DELETED.,NARENDRA BABULAL,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO.LTD.	DELETED,DS AFF.NOT FILED (R),MR DF AMIN,MR BH BHAGAT,MR UDAY R BHATT,MR BR SHAH
742	FA/1715/1984	18/06/2009	DALIPKUMAR JAMIATRAM AND CO,SHETH DALIPKUMAR JAMIATRAM	,(MR MJ TRIVEDI)	MOGHABHAI AND CO,MOGHABHAI MANIBHAI NAIK	(MR RN SHAH)

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743	FA/1718/1984	29/07/2010	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	LALJI BACHUBAHI PATEL,JESINGH GAGJIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,GHANCHI JIKAR KASAMBHAI,KETAN SALES AGENCIES	RULE SERVED,RULE SERVED BY DS,(MR MD PANDYA),MR PM THAKKAR,MR VP THAKKER,MR HITESH N ACHARYA
744	FA/1725/1984	29/09/2008	SWARNDEVI WD/O KRISHNAKUMAR GHANSHYAM MEHTA,PRAVINKUMAR KRISHNAKUMAR MEHTA,RAJENDRAKUMAR KRISHNAKUMAR	NANAVATI & NANAVATI	BALKRISHNA ANTONE-DELETED,NANDLAL KHANJANSING JASWAL,NEW INDIA ASSURANCE CO LTD DELETED,UNITED INDIA INSURANCE CO LTD	DELETED,DS AFF.NOT FILED (R),MR RR MARSHALL
745	FA/1747/1984	07/05/2008	ATKUBEN @ MATUBEN WD/O GANESHMAL DHANAJI,	(MR RN SHAH)	RAJENDRA CHAMBERS-PROPRIETOR MAHESHKUMAR NARPATLAL DESAI,	(MR KG VAKHARIA)
746	FA/1758/1984	08/08/2011	CENTRAL BANK OF INDIA,	MS PAURAMI B. SHETH	AHMEDABAD MUNICIPAL CORPN.,	MR SI NANAVATI
747	FA/1759/1984	09/05/2008	KANTIBHAI MULJIBHAI NAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HARDIK C RAWAL	SAVITABEN WD/O DEVJIBHAI SAVJIBHAI PATEL,BHUPATSINH DALPATSINH HADIOL,KANTILAL K GOSWAMI,UNITED INDIA INSURANCE CO.LTD.,MANIBEN WD/O PREMJIBHAI DEVJI,PATEL SURESHKUMAR PREMJIBHAI,PATEL VIMLABEN PREMJIBHAI,PATEL NATWARLAL PREMHIBHAI,PATEL DINESHKUMAR PREMJIBHAI	MR MC BHATT,(MR PV NANAVATI),MR BN PATEL,MR HARDIK C RAWAL,MR GAUTAM S PATEL
748	FA/1760/1984	09/05/2008	KANTIBHAI MULJIBHAI NAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR KN RAVAL	GANGABEN WD/O.M M MARWADI (DELETED),BHUPATSINH DALPATSINH HADIOL,S K GOSWAMI,UNITED INDIA INSURANCE CO.LTD.	,DELETED,MR MC BHATT,(MR PV NANAVATI),MR GAUTAM S PATEL
749	FA/1761/1984	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,KANTILAL MULJIBHAI	MR KN RAVAL,MR HARDIK C RAWAL	LAXMANJI TEJAJI THAKOR,BHARATKUMAR KAXMANJI,PRAVIN LAXMANJI,BHUPATSINH D HADIYOL,K K GOSWAMI,UNITED INDIA INSURANCE CO.LTD.	,MR MC BHATT,(MR PV NANAVATI),MR GAUTAM S PATEL,(MS NISHA M THAKORE)
750	FA/1766/1984	07/05/2008	THAKKAR JAGDISHCHANDRA CHIMANLAL,	UNSERVED EXPIRED (N)	OMPRAKASH & RAM BABULAL BAIRWALA,RAM BABULAL,GOPALBHAI,DILIPBHAI	(MR PB MAJMUDAR)
751	FA/1773/1984	16/07/2010	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	BRAHMAN VASTUBEN WD/O VALJI CHANARAM,BRHMAN ASUBHAI D/O VALJIBHAI C,BRAHMAN PARVATIBEN D/O VALJI C,BRAHMAN DASHRATH VALJI C,BRAHMAN TARACHAND VALJI C,BRAHMAN CHANARAM GANGARAM,RABARI BHANJI MEGHAJI DRIVER	NOTICE SERVED,(MR BD KARIA),MR CH VORA
752	FA/1781/1984	15/05/2008	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	KANABHAI PUNABHAI,SOMIBEN W/O KANABHAI PUNABHAI,AMRA MINOR THRO' GUARDIAN NO.2,SAVITA MINOR THRO' GUARDIAN NO.2.,IMAM RADIO & ELECTRONIC CO	,RULE SERVED,MR DM THAKKAR
753	FA/1782/1984	20/06/2016	HIMMATLAL HARGOVANDAS SHAH,	MR KH DAMANI	INDUMATI D/O.AMULAKH,	(MR MD PANDYA)
754	FA/1783/1984	06/07/2017	KAMLABEN KANTILAL SHAH,	MR BR SHAH	AJMERI & CO.,JAYKRISHNA AMBALAL TRIPATHI,SURENDRA A TRIPATHI,SHETH CHARANDAS HARIDAS	,NOTICE SERVED,(MRS SIDDHI D TALATI)
755	FA/1784/1984	21/07/2010	BANK OF INDIA,	MR BR SHAH	CHANDRAKANT AMRITLAL UNADKAT,HARESH GIRDHARLAL KARIA	GOVERNMENT PLEADER,MR MA BUKHARI,MR BHARAT JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
756	FA/1798/1984	28/08/2008	IBRAHIMBHAI M DUDHWALA,	(MR MB GANDHI)	BAI FATMABIBI D/O MIYANBHAI NATHUBHAI,UMARBHAI ALIBHAI,IQBALHUSEN AMARBHAI,YASIN UMARBHAI,RABIYABIBI UMARBHAI,SAFIYABANU UMARBHAI,BAI SHANKER D/O JIVABHAI NATHUBHAI,DELETED,MOHMADNISAR NOORMOHMAD,ABDULKADAR NOORMOHMAD	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR BC SHAH)
757	FA/1806/1984	21/07/2010	B G DESAI,	UNSERVED EXPIRED (N)	INDIAN BANK,NALINI AGENCIES,M K SANT DECD.THROUGH THE LRS,NALINI M SANT,HEMANT M SANT , SON,PRASHANT M SANT,SON	,NOTICE UNSERVED,(MR YF MEHTA)
758	FA/1811/1984	15/12/2010	GULAM HUSEIN GULAMMOHIUDDIN,	(MR MD PANDYA)	AHMEDHUSEIN GULAMRASUL,AMINABIBI GULAMHUSDDIN,UMARMIYA GULAMHUSDDIN,ABDULMIYA GULAMHUDDIN,HASANABANU GULAMMOHUDDIN,RAHEMATBIBI GULAMMOHUDIN,SAFIYABIBI GULAM MOHMIUDDIN,AYASHABIBI GULAMMOHIUDDIN,KHURSHIDBANU GULAMMOHUDDIN,JOHRABIBI GULAMMOHUDDIN,MINOR SAKUNNISA GULAM MOHUDDIN	SERVED BY AFFIX(N),MR AJ MEMON
759	FA/1813/1984	27/03/2009	MAHENDRAKUMAR RANCHHODBHAI SHAH,	MR DF AMIN	UNION OF INDIA,	MS SEJAL K MANDAVIA
760	FA/1814/1984	29/07/2011	MUSTAFAHUSAIN SAIYED MOHMAD URAIZI,SINCE DECEASED THRO'HIS,RAFIQAHMED MUSTAFAHUSSAIN URAIZEE,ABDULLAMIYA SAIYED MOHMAD URAIZI,MUNIRUDDIN SAIYED MOHMAD URAIZI,HAJI BEGUM ABDULLAMIYA URAIZI,MRS.REHANA NASIRUDDIN URAIZEEHEIR OF DECEASED RESP.NO.2,MEHBOOB MAZHERHUSSAIN URAIZEE HEIR OF DECEASED RESP.NO.2,SIRAZUDDIN MAZHERHUSSAIN URAI-ZEE,HEIR OF DECEASED RESP.NO.2	(MR MB GANDHI),MRS TRUSHA M GANDHI	RAZAMOHMAD SAIYED MUHAMMED URAIZEE,MAZHARUSSAIN SAIYED MOHMAD,HISHEIRS TRANSPOSED AS PETI.5 TO7,AFZALUNNISA ZAHIRUDDIN URAIZI,SHAMSHAD BEGUM DELETED AS PER CA 8435/2004,ARIF MUSTUFAHUSAIN URAIZEE,IFFANA ARIF KADRI,SANOBAR MUSTUFAHUSAIN URAIZEE	,NOTICE SERVED BY DS,DELETED,MR MM TIRMIZI
761	FA/1818/1984	23/12/2010	UNION OF INDIA,	MR ASIM J PANDYA,MR YN RAVANI,MR JITENDRA MALKAN,MS ROOPAL R PATEL	SIDHDHARTH N DOCTOR,	MR BR SHAH
762	FA/1824/1984	15/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF PAMANDAS M KHIMANI,PARSHOTTAM P KHIMYANI,PRAKASH P KHIMYANI,MAYA P KHIMYANI,PUSHPA P KHIMYANI,ASHABEN PAMANDAS KHIMYANI,ISMAIL ABDULDOUD PATEL DELETED	,DELETED,MR MTM HAKIM
763	FA/1842/1984	12/05/2008	KALIBEN RAJABHAI,	MR PM THAKKAR	KOLI MERAMAN PUNA,KOLI RANA LAKHMAN,NATIONAL INSURANCE CO. LTD.	,(MR BHARAT J SHELAT)
764	FA/1858/1984	19/09/2008	DARSHNABEN WIDOW OF LATE DIALCHAND SHRIMUNSHIRAM,MINOR MISS SUMITARANI D/O LATE DIALCHAND SHRIMANSHIRAM,MINOR MISS NEELAM D/O LATE DIALCHAND SHRIMUNSHIRAM,MINOR RAJINDARPAL S/O LATE DIALCHAND SHRIMUNSHIRAM	NOTICE SERVED	BAGWANBHAI MERUBHAI SIKOTA,BHAGWANBHAI MERUBHAI SIKOTA,ASGARALI NURALI BHIMAT,PARSHOTTAMDEAS RASIKLAL SHAH,NATIONAL INSURANCE CO.	(MR MD PANDYA),MR SUNIL B PARIKH,MR BR SHAH
765	FA/1867/1984	28/08/2008	GANESH HUKAMJI,	MR AVINASH K MANKAD	CHHAMUBEN WD/O.KEDARLAL MANGILAL,RAMESHCHANDRA KEDARLAL,MINOR DILIP KEDARLAL, THROGH GUARDIAN CHHAMUBEN,MINOR SURESH KEDARLAL, THROUGHGUARDIAN CHHAMUBEN,MINOR DINESH KEDARLAL, THROUGHGUARDIAN CHHAMUBEN,MINOR GITA KEDARLAL,THROUGH GUARDIAN CHHAMUBEN,MINOR HANSA KEDARLAL, THROUGH GUARDIAN CHHAMUBEN	(MR ARUN K SHAH)

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766	FA/1871/1984	26/08/2010	G.S.R.T. CORPORATION,	(MR MD PANDYA)	HIRALAL BHAGWANDAS,KANTILAL MOHANLAL,NATIONAL INSURANCE CO. LTD.	(MR KS JHAVERI),MR SUNIL B PARIKH,MR BR SHAH
767	FA/1872/1984	26/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MARFATIA TRANSPORT COMPANY,AMRUTBHAI HARGOVANDAS	SERVED BY AFFIX(N),MR KH BAXI
768	FA/1873/1984	26/08/2010	GUJARAT STATE ROAD TRANSPORT,	(MR MD PANDYA)	RUKMABEN WD/O MARUTIRAO TULSISINGH @ GANGARAM,MINOR VILASBHAI,MINOR REKHABEN,MINOR BINABEN,MINOR VINABEN	
769	FA/1874/1984	26/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF AMTHABHAI LALJIBHAI,AMTHIBEN AMTHABHAI CHAUDHRI,CHELJIBHAI AMTHABHAI,MANSINGHBHAI AMTHABHAI,LAVJIBHAI AMTHABHAI,GANESHBHAI AMTHABHAI,AMRUTLAL HARGOVANDAS PATEL (DELETED),MARFATIA TRANSPORT CO.,NATIONAL INSURANCE COMPANY	,DELETED,MR PRAKASH K JANI,MR SUNIL B PARIKH,MR BR SHAH
770	FA/1875/1984	21/12/2010	PASHABHAI S HARIJAN,	MR AJ MEMON	SEJAL VIKAS MANDAL,	(MR JV DESAI)
771	FA/1876/1984	21/12/2010	PASHABHAI S HARIJAN,	MR AJ MEMON	SEJAL VIKAS MANDAL,A'BAD MUNICIPAL CORPORATION	,NOTICE SERVED
772	FA/1878/1984	29/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	LALAJIL BACHUBHAI PATELL,JESING GAGJIBHAKI,DRIVER,GANCHI JIKAR KASAMBHAI,KETAN SALES AGENCIES,NATIONAL INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,DS AFF.NOT FILED (N),MR RAJNI H MEHTA,MR PM THAKKAR,MR VP THAKKER,MR HITESH N ACHARYA
773	FA/1881/1984	31/08/2009	NEW INDIA ASSURANCE CO.LTD.,	(MR SB VAKIL)	TARABEN KANTILAL,MINOR RAJENDRA KANTILAL,MINOR ASHA KANTILAL,MINOR PARUL KANTILAL,MINOR DILIP KANTILAL,KOLI SAVJI ANAND,ABDULRAHIM DAUDBHAI,UNITED INDIA INSURANCE CO.LTD.,VINODRAI NANALAL,KOLI RAVJI SUKHA	,MR VIBHUTI NANAVATI, (MR KG VAKHARIA)
774	FA/1882/1984	21/11/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	RAMKUVERBEN WD/O.RAGHURAM KALIDAS AGRAVAT,JASHWANTIBEN RAGHURAM AGRAVAT,MINOR ANILABEN RAGHURAM,MINOR NARENDRAKUMAR RAGURAM AGRAVAT,MINOR ASHWINKUMAR RAGURAM AGRAVAT,MINOR RAJENDRAKUMAR RAGURAM AGRAVAT,MINOR BHARATKUMAR RAGURAM AGRAVAT,THAKORELAL MAGANLAL GANDHI	,NOTICE SERVED,MR YN OZA
775	FA/1883/1984	21/11/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	BILESHWAR KHAND UDYOG KHEDUT SHAKARI MANDLI LIMITED,THAKORLAL MAGANLAL GANDHI	NOTICE SERVED,MR YN OZA
776	FA/1884/1984	21/11/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	JIVABHAI MASARIBHAI BARAD,THAKORELAL MAGANLAL GANDHI	NOTICE SERVED,MR YN OZA
777	FA/1915/1984	07/07/2010	UNION OF INDIA,GENERAL MANAGER, AHMEDABAD TELEPHONES	MR YN RAVANI,MR SHAKEEL A QURESHI	MESSRS NATVERLAL SOMALAL SHAH & COMPANY,	SERVED BY AFFIX(N)
778	FA/1918/1984	15/02/2011	RAMANLAL ICHHACHAND KAPADIA,	MR VM DHOTRE	SHARDABEN ASHABHAI AMIN,	NOTICE SERVED
779	FA/1929/1984	06/05/2008	FAMFAR BHAGU,	NOTICE UNSERVED,(MR AG MOMIN)	ALLADIN JALILKHAN ALIAS NANNE,HIRALAL RAMSEVAK ,	,MRS SS PATEL

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780	FA/1931/1984	08/09/2010	DEVENDRA MAFATLAL GELOT,KAMLESHKUMAR SEVANTILAL MALI	,(MRS DT SHAH)	THAKOR SUJABAI WD/O.JODHAJI SWARUPJI,THAKOR BABUJI JODHAJI,MINOR THAKOR KALUJI JODHAJI THROUGH GUARDIAN SUJABAI,MINOR THAKOR CHATURJI JODHAJI THROUGH GUARDIAN SUJABAI,MINOR THAKOR AGARBAI JODHAJI THROUGH GUARDIAN SUJABAI,NEW INDIA ASSURANCE CO.LTD.,HARIJAN REVABHAI CHHAGANBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	,NOTICE SERVED,(MR MD PANDYA)
781	FA/1932/1984	08/09/2010	DEVENDRAKUMAR MAFATLAL GELOT,KAMLESHKUMAR SEVANTILAL MALI	(MRS DT SHAH)	DHUDALAL KARSANDAS KHATRI,NEW INDIA ASSURANCE CO LTD,HARIJAN REVABHAI CHHAGANBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR RAJNI H MEHTA,(MR MD PANDYA)
782	FA/1933/1984	08/09/2010	DEVENDRAKUMAR MAFATLAL GELOT,KAMLESHKUMAR SEVANTILAL MALI	,(MRS DT SHAH)	RABARI RADHABEN JAMABHAI,RABARI JAMABHAI RAJABHAI,MINOR RABARI BABIBEN THRO' GUARDIAN R.NO.2,MINOR RABARI KALUBHAI J THRO' GUARDIAN R.NO.2,MINOR MOTIBHAI J THRO' GUARDIAN R.NO.2,MINOR RUKHIBEN JAMABHAI THRO' GUARDIAN R.NO.2,MINOR PARBHATJI J THRO' GUARDIAN R.NO.2,NEW INDIA ASSURANCE CO LTD,HARIJAN REVABHAI CHHAGANBHAI,GUJARAT STATE ROAD TRANSPORT CORPN	NOTICE SERVED,MR RAJNI H MEHTA,(MR MD PANDYA)
783	FA/1934/1984	16/02/2017	GELOT DEVENDRAKUMAR MAFATLAL,	RULE SERVED	HARIJAN REVABHAI CHHAGANBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)
784	FA/1946/1984	17/09/2010	A;BAD MUNICIPAL CORPORATION,	(MR JR NANAVATI)	GIRISHBHAI R PATEL,	MR KV SHELAT
785	FA/1949/1984	24/09/2010	AHMEDABAD MUNICIPAL CORPN,	(MR JR NANAVATI)	NATIONAL RAYON CORPORATION LTD,	(MR VC DESAI)
786	FA/1950/1984	20/07/2010	G S R T C,	(MR MD PANDYA)	PADMABEN T PATEL,MINOR JAYSHREE T PATEL THRO' GUARDIAN RESP. NO.1,MINOR CHETNA T PATEL, THRO' GUARDIAN RESP.NO.1,NARMADABEN @ REVABEN A PATEL,RANCHHODBHAI M BARIA,GOPALDAS M DISWALA,NEW INDIA ASSURANCE CO. LTD,CHHOTABHAI HIRABHAI	DELETED,RULE SERVED,MR RAJNI H MEHTA
787	FA/1951/1984	20/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	ISHWERBHAI T JADAV,CHHOTABHAI HIRABHAI,R M BARIA (DELETED),DISAWALA TRANSPORT & CO.,NEW INDIA INSURANCE CO.LTD.	DELETED,MR RAJNI H MEHTA
788	FA/1952/1984	20/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	AJAYKUMAR R BHAVSAR,DELETED,GOPALKDS M DEESAWALA,NEW INDIA INSURANCE CO LTD,CHHOTUBHAI HIRABHAI	DELETED,RULE SERVED,MR RAJNI H MEHTA
789	FA/1953/1984	20/07/2010	G S R T C,	(MR MD PANDYA)	FULMALI S NANABHAI,KAMLABEN SOMABHAI,BARIA RANCHHODBHAI MOTIBHAI,DEESAWALA TRANSPORT CO,NEW INDIA INSURANCE CO LTD,CHHOTABHAI HIRABHAI	DELETED,RULE SERVED,MR RAJNI H MEHTA
790	FA/1956/1984	07/05/2008	PATEL PLASTIC INDUSTRIES,	(MR AG VYAS)	RAMESH SHANKARBHAI,	(MR LN MEDIPALLY)
791	FA/1969/1984	18/11/2010	JAGDISHSINH SHRAVANSINH RAJPUT,SANDIP AGENCY PARTNERSHIP FIRM,THR'PARTNERS,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	.,BIPINBHAI BANSILAL SHAH,BASILAL D SHAH,THE ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.	,(MR SB VAKIL)
792	FA/1973/1984	07/05/2008	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR MITUL K SHELAT	DINESHBHAI MALABHAI PARMAR,	MS MAYA N BHAVNANI
793	FA/1974/1984	09/12/2010	A'BAD MUNICIPAL CORPORATION,	(MR JR NANAVATI)	RADHABEN WD/O SHANKER RAMAIYA,MUKUL I. SHAH,GIRISH R. PARIKH - DELETED AS PER COURT'S ORDER DT.23-7-86.,G. THAKKAR - DELETED AS PER COURT'S ORDER DT.23-7-86.,SUPERINTENDENT	,DELETED,MR KH BAXI
794	FA/1975/1984	21/09/2010	KASTURIBEN WD/O.GYASIRAM BUDHARAM,	MR KV SHELAT	SABERABIBI WD/O.MAHMADHANIF SONABHAI,MINOR HAMIDMAHMED HANIF,MINOR RUKSHANABEN MAHMADHANIF	NOTICE SERVED

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795	FA/1976/1984	22/07/2010	MANIBEN W/O ANANDILAL HARILAL (DELETED),BHARATKUMAR ANANDILAL,,MAHESHKUMAR ANANDILAL,	MR KV SHELAT	SAHEBRAO SHANKERRAO DABHADE,RUKHSHMANIBEN AMBALAL BHURARAM,MINOR BHARATKUMAR AMBALAL,MINOR NALINI AMBALAL,SHANTABEN PREMCHAND,JIVANLAL MANILAL SHAH,RAMESHCHANDRA MANIALAL SHAH,SHANTABEN VIHTHALDAS,KIRTIKUMAR VITTHALDAS,NARAMNADABEN MANILAL CHUNILAL,GANPATLAL MANIOLAL,PRAHALAD MANILAL,HARISHCHANDRA RATILAL,SURESHCHANDRA RATILAL,SUBHAS RATILAL,MANJULABEN RATILAL,DILIPKUMAR LAXMISHANKER TRIVEDI,PRAVINKUMAR JADAVJI SHUKLA,SHANKERLAL CHHAGANLAL BHATT,KARANBHAI LADHABHAI SURANI,RAMABEN NRENDRAKUMAR P JARMARWALA,MAYABEN NRENDRAKUMAR,BHAMINIBEN NRENDRAKUMAR,DIPESH NARENDRAKUMAR,MINOR PRAKASH NARENDRAKUMAR,CHIMALAL JAYBBHAI MEHTA,BHAVANISHANKER MOHANLAL JOSHI,RAMESH OMPRAKASH,MINOR KISHOR OMPRAKASH,CHANDRASHNKER PRABHASHNKER BHATT,CHIMANLAL KAKALDAS SHAH,VIJYABEN JAYANTILAL MANISHNKER,MINOR UMESH JAYANTILAL,MINOR BHASKER JAYNTILAL,LATABEN JAYNTILAL,MANSHUKHBHAI JAYNTLAL,TRAMBAKLAL PRABHASSHANKER DAVE,GAJANAND TRIBHOVAN DESAI	
796	FA/1977/1984	23/12/2015	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.	JANPRIYA FINANCE & INDUSTRIAL INVESTMENTS,	MR PRADIP D BHATE
797	FA/1980/1984	09/02/2011	HALIMBHAI D/O SHERMOHMED,	NOTICE UNSERVED	ISMAILBHAI ABDULREHMAN,	MR KV SHELAT
798	FA/1981/1984	13/04/2009	BANK OF INDIA,	MR AP MEDH	B B S ROLLER FLOUR MILLS,RAJNIKANT NAGINDAS,NARANDAS NAGINDAS,GIRISHCHANDRA NAGINDAS,BHANUPRASAD NAGINDAS,THAKORLAL RAMANLAL,VASUDEV RAMANLAL,MAHESHCHANDRA RAMANLAL,JAYENDRA RAJNIKANT	(MR RN SHAH)
799	FA/1984/1984	27/01/2016	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	BENNETT COLEMAN & CO. LTD.,	MR ARUN H MEHTA
800	FA/1988/1984	30/03/2017	FOOD CORPORATION OF INDIA,	MR SN SHELAT,THAKKAR AND PAHWA ADVOCATES	MATHRDAS GIRDHARLAL,	(MR SURESHM SHAH)
801	FA/1990/1984	06/05/2008	BINJRAJ CHUNILAL MISTRI,	NOTICE NOT RECD BACK,MR AJ PANDYA	GOKALDAS GANGARAM,	UNSERVED EXPIRED (N)
802	FA/1998/1984	11/07/2011	AHMEDABAD MUNICIPAL COPRN,	(MR JR NANAVATI)	VIJAYANT INSULATION PVT LTD,	MR PRADIP D BHATE
803	FA/2002/1984	06/02/2018	UKABHAI BHANABHAI PATEL,ISHWARBHAI UKABHAI PATEL,VINODKUMAR UKABHAI PATEL	MR DD VYAS	DIST DEPUTY COLLECTOR NAVSARI,	GOVERNMENT PLEADER
804	FA/2003/1984	28/01/2011	LAXMI OIL TRADERS,SHAILESH KUMAR M VITHALANI	MR PM THAKKAR	BANK OF MAHARASHTRA,DELETED,DELETED,DELETED,DELETED,DELETED, DELETED	,MR NS SHEVADE
805	FA/1/1985	04/07/2011	SHIVABHAI LAKHABHAI SINCE DECEASED THRO'HIS HEIRS,POONAMBHAI S.RATHOD,ASHOKBHAI S.RATHOD	MR KV SHELAT	SAVJIBHAI RANCHHODBHAI,	MR UM SHASTRI
806	FA/3/1985	16/10/2018	THE SAMASTHA BRAMKHSHATRIYA CO.OPP.HOU.SOC.,,	MR VIBHUTI NANAVATI	DECEASED SHANKERBHAI JOITARAM PATELTHROUGH HEIRS,PUNJABHAI SHANKERBHAI PATEL,RAMESHBHAI SHANKERBHAI PATEL,BALDEVBHAI SHANKERBHAI PATEL,VINODBHAI SHANKERBHAI PATEL	,(MS NISHA M THAKORE),BHOOMI M THAKORE
807	FA/4/1985	02/07/2010	JIVRAM GOKAL BAROT,JAMNABAI W/O. JIVRAM GOKAL	MR BY MANKAD	BACHU MEGHAJI AYAR,BABULAL KASHIRAM,NEW INDIA ASSURANCE CO. LTD.	MR RAJNI H MEHTA

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808	FA/43/1985	21/12/2010	G S R T C,	MR SN SHELAT	JAMNADAS NARANDAS,LALJI GOVIND	NOTICE SERVED,MR ND NANAVATI
809	FA/44/1985	14/03/2008	ANANTRAY P PUROHIT,	(MR MD RANA)	G S R T C,NEW INDIA ASSURANCE CO LTD,BACHUBHAI P JADEJA,SHAHIKANT H KAMDAR,DAMJIBHAI N PATEL	NOTICE SERVED,(MR SB VAKIL),MS ROOPAL R PATEL
810	FA/46/1985	13/07/2011	NAVALCHAND ZUMARLAL JAIN,	(MR IM KAPUR),(MR HB SHAH)	VAGHRI BAI LALIBEN HIRBHAI WIDOW OF GANESH MITHA.,VAGHRI UKA GANESH,VAGHRI LALA GANESH,VAGHRI NATHA GANESH,VAGHRI MAGAN GANESH,VAGHRI PEMA GANESH,VAGHRI VALA GANESH,VAGHRI MENA MITHA	,(MR DEVANAND DEVNANI)
811	FA/80/1985	15/04/2011	SHRINIVAS D BHATT,BHANUMATI R BHATT - DELETED-,SULOCHNABEN D BHATT - DELETED-,DASHARBEN D BHATT	DELETED,MR HARSHADRAY A DAVE	HEIRS OF DECD.CHANCHALGAURI N BHATT,PN BHATT & 5 ORS,PRABODHCHANDRA N BHATT,SINCE DECEASED THRO'HIS HEIRS & LRS.	,(MR PM RAVAL)
812	FA/91/1985	13/04/2017	MANGALBHAI FATABHAI PATELIA (BHIL),CHUNKIBEN W/O MANGALBHAI FATABHAI,SANKLIBEN WD/O BHARAT MANGALBHAI FATABHAI PATELIYA,RAMESH BHARATBHAI,RAJU BHARATBHAI	MR DF AMIN	RAJESHKUMAR MANKELAL PARIKH,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
813	FA/103/1985	02/07/2010	RAMAIBAI WD/O GOVIND ARJAN,RAJESH S/O GOVIND ARJAN,RAMESH S/O GOVIND ARJAN	NOTICE SERVED	BACHU MEGHAJI AYAR,BABULAL KASHIRAM,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA
814	FA/104/1985	13/05/2008	CHANDRAMOULI COOP.HSG.SOCIETY THRO' SHASHIKANT P DAVE,	(MR HB SHAH)	MANJULABEN BALDEVSINH,DEVIBEN W/O VASANTLAL VIRVANI,DEVKARAN NAGJIBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	,(MR A J PATEL)
815	FA/115/1985	08/05/2008	KANTABEN MANJIBHAI,	MR BR KYADA	LALJIBHAI NANJIBHAI,	NOTICE UNSERVED
816	FA/119/1985	28/08/2008	RAMADHAR MATAPRASAD MISRA,RAMFER MATAPRASAD MISRA	NOTICE SERVED,UNSERVED EXPIRED (N),(MR SG UPPAL)	AHMEDABAD NEW COTTON MILLS CO.,	(MR JASHWANT M SHAH)
817	FA/120/1985	01/03/2011	FHULABHAI CHUNILAL PATEL, DECD.THROUGH THE LRS,DAXABEN FULABHAI PATEL WD/O BHULABHAI &F.C.PATEL,MINOR DHAVAL FULABHAI S/O DECD.FULABHAI PATEL,MINOR BHAVIBEN FULABHAI D/O BHULABHAI @ F.C.PATEL,MINOR KAJALBEN FULBHAI D/O F.C.PATEL	MR PRAKASH K JANI	GUJA.RAJYA MARG VAHAN VYAVAHARNIGAM,AMRATLAL B. PATEL (DRIVER),G. K. PATEL -(DELETED AS PER COURT'S ORDER)	NOTICE SERVED,DELETED,MS ROOPAL R PATEL
818	FA/123/1985	30/07/2010	GREEN SHOES COMPANY,ABDUL REHAMAN GULAM MURTAJA	MR SS BELSARE	ABDULABHAI AHMADALI CHHTRIWALA,N. P. SHAIKH, PRESIDENT,A'BAD SUNNI MUSLIM WAKF COMMITTEE	MR YN OZA
819	FA/140/1985	14/03/2008	MANJUBEN WD/O JERAM PANCHIA VASAVA,MINOR DEVILA JERAM,MINOR DEVENDRA JERAM,PANCHIA PUNIA VASAVA,CHANCHALBEN PANCHIA VASAVA	(MR VJ DESAI),MR MTM HAKIM	SHANABHAI CHAUHAN,LALJIBHAI DALSUKHBHAI,UNITED INDIA INSURANCE CO	NOTICE NOT RECD BACK,NOTICE SERVED,MR RR MARSHALL
820	FA/210/1985	15/07/2014	STATE BANK OF INDIA,	MR AC GANDHI	JASMINE PAINTS & CHEMICALS IND,SHANKERLAL CHHOTABHAI NAIK	(MR MD PANDYA)
821	FA/250/1985	09/07/2008	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR BP TANNA	JIVANLAL SOJABHAI,D S PARMAR, GENERAL SECRETARY-DELETED,JIVANLAL K PATEL,CHANDUBHAI MAGANBHAI PATEL,MUKESH BALWANTRAI TRIPATHI-DELETED,MUKULCHANDRA V SHAH- DELETED,PARMAR MAHESH SAMATBHAI- DELETED	DELETED,MR AMIT M PANCHAL,MR VH DIXIT
822	FA/251/1985	27/03/2017	CHOTALAL PREMCHAND GANGADIA,	(MR KG VAKHARIA)	MAGANBHAI NATHUBHAI KOLI,BANSILAL NANDLAL JAYSWAL,BANSILAL NANDLAL & NANDLAL &CO,NATIONAL INSURANCE	NOTICE SERVED,(MR PM RAVAL),(MR MAULIK J SHELAT)
823	FA/252/1985	27/03/2017	CHIMANBHAI B VAKHARIA,	(MR KG VAKHARIA)	MAGANBHAI NATHABHAI KOLI,BANSILAL NANDLAL JAYSWAL,BANSILAL NANDLAL & NANDLAL &CO,NATIONAL INS. CO. LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
824	FA/253/1985	27/03/2017	KHODIDAS P DODIYA,	(MR KG VAKHARIA)	MN KOLI,BN JAYSWAL,BANSILAL NADLAL & NANDLAL CO,NATIONAL INSURANCE CO	,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
825	FA/256/1985	19/01/2011	CHEHRAJI CHHAGANJI CHAUHAN,	MR PC MASTER,MR R.K.MANSURI	LAXMANBHAI LADHABHAI PATEL,GOVINDBHAI LODHABHAI PATEL DECD.THROUGH THE LRS,UNITED INDIA FIRE & GENERAL INSURANCE CO LTD.,RAMABEN GOVINDBHAI PATEL W/O GOVINDBHAI LADHABHAI PATEL,ROHITBHAI GOVINDBHAI PATEL,LAXMIBEN PUNAMBHAI PATEL,MANGALABEN MOHANBHAI PATEL,NIRMALABEN PURSHOTTAMBHAI PATEL,REKHABEN RAVIBHAI PATEL	,NOTICE SERVED,MR JV JAPEE
826	FA/264/1985	16/07/2009	KJ PATEL,JA PATEL,JR PATEL,MINOR JG PATEL	MR JAYESH M PATEL	DISTRICT COLLECTOR & SP LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
827	FA/265/1985	16/07/2009	BB PATEL,	MR JAYESH M PATEL	DISTRICT COLLECTOR & SP LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
828	FA/294/1985	09/12/2011	MAHESHKUMAR RASIKLAL PARIKH,NIMISHKUMAR RASIKLAL PARIKH,RASIKLAL CHANDULAL PARIKH,JASUBEN W/O CHANDULAL GORDHANDAS,CHANDULAL GORDHANDAS PARIKH	MR KH BAXI	VIRCHANDBHAI VAKTABHAI PRAJAPATI,UNITED INDIA INSURANCE CO.LTD.,RAJUBHAI RANCHHODBHAI	NOTICE SERVED,MR SV RAJU,MR ANKIT Y BACHANI
829	FA/309/1985	15/06/2017	PREMILA PREMJI MOTIVAS,KRISHNA I.E. BABY PREMJI	NOTICE NOT RECD BACK	MER KARSAN RAIDE,UNITED INDIA INSURANCE CO LTD,PREMILABEN PREMJI MOTIVAS,BABY PREMJI,THRO'HER GUARDIAN,PREMILA PREMJI	NOTICE NOT RECD BACK,NOTICE SERVED,MR SV RAJU
830	FA/326/1985	27/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	KUBRABIBI D/O MOHMEDYUSUF H. MOHMED SHAIKH,GOPALBHAI PURSHOTTAMDAS CHAUHAN,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,MR RAKESH B SHARMA
831	FA/327/1985	27/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	MINOR MAHMOD EJAZ MAHOMEDYUSUFSHAIKH,GOPALBHAI PURSHOTTAMDAS PATEL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS
832	FA/328/1985	27/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	AHMED HARUN HAJI MAHOMED GAUS SINDHI,GOPALBHAI PURSHOTTAMDAS PATEL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,MR RAKESH B SHARMA
833	FA/329/1985	27/01/2012	NEW INDIA ASSURANC CO LTD,	MR RAJNI H MEHTA	GULAM RASUL GULAM ALI SHAIKH DECD.THROUGH THE LRS,STATE OF GUJARAT,GOPAL P PATEL,BAI KUBRABUIBI D/O MOHMEDYUSUF	,GOVERNMENT PLEADER,NOTICE SERVED,MR RAKESH B SHARMA
834	FA/350/1985	16/07/2009	GAJANAND TUBE WELL, A PARTNERSHIP FIRM,	MR JAYESH M PATEL	DISTRICT COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,THE GUJARAT STATE ROAD TRANSPORT CORPORATION	GOVERNMENT PLEADER,HARDIK C RAWAL
835	FA/351/1985	16/07/2009	GAJANAND ENGINEERING WORKS,	MR JAYESH M PATEL	DIST. COLLECTOR & SPL. LAND ACQUISITION OFFICER,G.S.R.T. CORPORATION	GOVERNMENT PLEADER,MR HARDIK C RAWAL
836	FA/360/1985	02/08/2010	JAYENDRAKUMAR NATHALAL PATEL,	(MR CL SONI)	AMBALAL NATHALAL PATEL SINCE DECEASED THRO'HIS HEIRS & LRS.,HIMANSHU AMBALAL PATEL,MADHUBEN WIDOW OF AMBALAL PATEL,RAMNIKKUMAR NATHALAL PATEL	,MR VIBHUTI NANAVATI
837	FA/364/1985	28/02/2011	BINDUBHAI BABUBHAI MODI,BABUBHAI UJAMSHI MODI,DIED THRU HIS HEIRS & L.RS,HIRABEN BABUBHAI MODI,WD/O B.U.MODI,SINCE DECD.HER HEIRS,BINDUKUMAR BABUBHAI MODI,CHHAYA PRAFULLA SHETH,DEVIDAS BABUBHAI MODI	MR GHANSHYAM AMIN,(MR SK JHAVERI),MR SAURABH G AMIN	DENA BANK,KALYANJIBHAI DHARAMSHIBHAI KUNJADIYA	(MR MB GANDHI),NANAVATI ASSOCIATES
838	FA/367/1985	30/06/2010	POLYMER PRODUCTS,	MS VASUBEN P SHAH	BANK OF INDIA,MANILAL PATEL AND CO	(MR MI PATEL),MR AP MEDH

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839	FA/371/1985	22/11/2011	BANO VALD RAMZAN SISODIA,ZEBUNABIBI VALD RAMZAN SISODIA,KARUNABIBI VALD RAMZAN SISODIA,ZARINA VALD RAMZAN SISODIA,BHAVRIKBIBI SULEMAN SISODIA,SARVAT SULEMAN SISODIA,ZUSUF SULEMAN SISODIA	MR SHALIN N MEHTA	ROOPSANG HANSRAJ PUROHIT,M D CHODHARI- DELETED,B D CHODHARI- DELETED,UNITED INDIA FIRE & GENERAL INS. CO. LTD.,UNITED INDIA FIRE & GENERAL INS. CO. LTD.,NOOR SULEMAN SISODIA,BISMILLAH VALD SULEMAN W/O MUSRAQUE SOLANKI	NOTICE SERVED,DS AFF.NOT FILED (N),DELETED,MR DARSHAN M PARIKH,MS AMEE YAJNIK
840	FA/372/1985	22/11/2011	BANO VALD RAMZAN SISODIA @ CHEJARA,ZEBUNABIBI VALD RAMZAN SISODIA@ CHEJARA,KARUNABIBI VALD RAMZAN SISODIA@ CHEJARA,ZARINA VALD RAMZAN SISOCIA @ CHEJARA,BHAVRIBIBI SULEMAN SISODIA @ CHEJARA,SARVAR SULEMAN SISODIA @ CHEJARA,ZUSUF SULEMAN SISODIA @ CHEJARA	,MR SHALIN N MEHTA	ROOPSANG HANSRAJ PUROHIT,MAHESHKUMAR DWARKANATH CHODHARI(DELETED),BHERUSING DWARKANATH CHODHARI (DELETED),UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD.,UNITED INDIA FIRE & GENERAL INSURANCE CO.LTD.,NOOR SULEMAN SISODIA @ CHEJARA,BISMILLAH VALD SULEMAN W/O MUSTAQUE SOLANKI,IBRAHIM VALD HUSEIN TAVAR @ CHEJARA,AMIN VALD HUSEIN TAVAR @ CHEJARA,MARIAMBIBI YASHIN SISOCIA @ CHEJARA	NOTICE SERVED,DS AFF.NOT FILED (N),DELETED,MS AMEE YAJNIK
841	FA/378/1985	04/08/2010	SANKERGIRI VASHRAM GIRI -DELETED-,GODAVARI SHANKARGIRI,JAYSHRI GOPALGIRI,MANIYO GOPALGIRI - NOW MAJOR,BABA GOPALGIRI - NOW MAJOR	DELETED,MR PREMAL R JOSHI,MR NIRAV C THAKKAR	MATHURADAS GOKULDAS KUNDALIYA,GOKULDAS KAKUBHAI LOHANA,SUMRA IBRAHIM HASAM,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED BY DS
842	FA/380/1985	21/07/2010	MITABEN BHARATBHAI SHAH,	MR SH SANJANWALA	GIRISHBHAI HORMANBHAI PATEL,	MR PM THAKKAR
843	FA/382/1985	19/10/2015	MOTIBEN WD/O KESHAVLAL VADILALSHAH,RAJNIKANT KESHAVLAL SHAH,SON,JAGADISHCHANDRA GIRDHARLAL KOTDAWALA,VIMLABEN GIRDHARLAL KOTDAWALA,MADHUBEN GIRDHARLAL KOTDAWALA,TARLABEN GIRDHARLAL KOTDAWALA,MANGALAGAURI GIRDHARLAL AND MANGALDAS G.'S EXECUTORS,JAGDISH GIRDHARLAL KOTDAWALA,AMRISH J. PARIKH	MR MG NAGARKAR,MR SN SHELAT	ADDITIONAL SPECIAL LAND ACQ. OFFICER,GUJARAT HOUSING BOARD OF AHMEDABAD	GOVERNMENT PLEADER,MR DK NAKRANI
844	FA/383/1985	19/01/2011	UNITED INDIA FIRE & GENERAL INSURANCE CO. LTD.,	(MR JD AJMERA)	CHEHARJI CHHAGANJI CHAUHAN,LAXMANBHAI LADHABHAI PATEL,GOVINDBHAI LADHABHAI PATEL DECD.THROUGH THE LRS,RAMBEN W.D.O GOVINDBHAI PATEL,ROHITBHAI SO GOVINBHAI,LAXMIBEN PUNAMAL PATEL,MANGLABEN MOHANBHAI PATEL,NIMALABEN PURSHOTTAMBHAI,REKHABEN RAVIBHAI PATEL	,NOTICE SERVED,MR JV JAPEE,MR PC MASTER,MR R.K.MANSURI
845	FA/402/1985	07/05/2008	VISHYESHKUMAR B VYAS,	NOTICE SERVED	MINAXIBEN D/O RAJNIKANT R VYAS,	NOTICE SERVED
846	FA/405/1985	02/09/2011	SURESHWARI CO OP HOUSING SOCIETY LTD,HIRABHAI M PATEL,CHINUBHAI SHANKARBHAI PATEL,KOKILABEN GUNVANTBHAI,GUNVANTBHAI KALIDAS , SINCE DECEASED THRO' HIS HEIRS & LRS,CHETAN GUNVANTBHAI PATEL,KALPESH GUNVANTBHAI PATEL,BANSIBHAI VADIBHAI SHETH,MANJULABEN ISHWARBHAI KALIDAS	(MR BD KARIA),MR SN SHELAT,MR DIPAK R DAVE,(MR HEMANG R RAWAL),MR JIGAR M PATEL	HEIRS OF SHAKRABAHI ATMARAM PATEL,CHANCHALBEN WD/O SHAKRABHAI DELETED AS PER COURT ORDER,POPATBHAI SHAKRABHAI,DAHYABHAI SHAKRABHAI DECD.THROUGH THE LRS,TARABEN SHAKRABHAI ATMARAM,RAMESH CO.OP.H.SOC.THROUGH CHAIRMAN	,DELETED,RULE SERVED BY DS,MR SANJAY M AMIN,(MR PARESH M DARJI)
847	FA/408/1985	12/12/2011	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	MS AVANI S MEHTA	RASHIDABEN CHIRAGHUSAIN,NURMOHMED CHIRAGHUSAI,RAJU @ GYASUDDIN CHIRAGHUSAIN,REHENABANU CHIRAGHUSAIN,SHAMIMBANU CHIRAGHUSAIN,ZUZERALI TAIYABALI KHOKHAWALA	MR SH SANJANWALA
848	FA/472/1985	04/07/2011	EMPLOYEES STATE INSURANCE CORPORATION,	NOTICE SERVED,MR SACHIN D VASAVADA	LILAVANTIBEN JETHALAL KOTAK,RASILA JETHALAL KOTAK,ASHOK JETHALAL KOTAK,PRAKASH JETHALAL KOTAK,NITA JETHALAL KOTAK,JAYESH JETHALAL KOTAK,RADHABEN MERARJI KOTAK	NOTICE SERVED
849	FA/485/1985	08/05/2008	RAKSHABEN KANTILAL PARIKH,	MR BP TANNA	STATE OF GUJARAT,N N JADEJA	GOVERNMENT PLEADER,NOTICE SERVED
850	FA/491/1985	16/05/2008	BHAGAT ENGINEERING CORP,BUDHESHBHAI S PANCHAL,MANGALDAS S PANCHAL	MR KH DAMANI	RAJENDRA T GHIA,	

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851	FA/495/1985	14/03/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMILABEN R PATEL,SHANKARBHAI K VORA,K S VORA,D S PATEL,V S PATEL,N S PATEL,C S PATEL,K L PATEL DELETED,M M SAIYED DELETED	,NOTICE SERVED,DELETED
852	FA/496/1985	14/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	.,	
853	FA/497/1985	14/03/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	BABO BALUSING MAKWANA THROUGH HIS GUARDIAN RESP.2,SHANTABEN B MAKWANA,K S PATEL,M M SAIYED,R S PATEL,UNITED INDIA INSURANCE CO.LTD,D G MAKWANA,C G MAKWANA	NOTICE SERVED,(MR MUKESH R SHAH)
854	FA/498/1985	14/03/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	BANUBIBI WD/O GULAMHUSSEN ANUBHAI SHAIKH,S G SHAIKH,N G SHAIKH,G G SHAIKH,J G SHAIKH,R G SHAIKH,T G SHAIKH,R G SHAIKH,K S PATEL,M M SHAIYED,HEIRS OF V R MANSURI,R N MANSURI,A R MANSURI,S V MANSURI,R S PATEL,UNITED INDIA INSURANCE CO.LTD	,NOTICE SERVED,MR GM AMIN,MR KF DALAL,MR RR MARSHALL,(MR MAULIK J SHELAT)
855	FA/499/1985	14/03/2008	G S R T C,	MR HARDIK C RAWAL,MR SN SHELAT	RAJENDRA K SHAH,KANTIBHAI S PATEL,M M SAIYED,HEIRS OF VALIBHAI RASULBHAI,R S PATEL,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,MR KF DALAL,(MR MUKESH R SHAH),(MR MAULIK J SHELAT)
856	FA/505/1985	01/07/2016	MEENAKSHIBEN AJIT KUMAR ARORA,	(MR NS SHETH)	AJIT KUMAR K ARORA,	
857	FA/512/1985	22/11/2011	MAHESHKUMAR DWARKANATH CHAUDHARI,	MR RR VAKIL	BANO VALD RAMZAN SISODIA ALIASCHEHJARA,ZEBUNABIBI VALD RAMZAN SISODIAALIAS CHEJARA,KARUNABIBI VALD RAMZAN SISODIAALIAS CHEJARA (DELETED),ZARINA VALD RAMZAN SISODIA ALIAS CHEJARA,BHAVRIBIBI SULEMAN SISODIA ALIAS CHEJARA(DELETED),SARVAR SULEMAN SISODIA ALIAS CHEJARA,ZUSUF SULEMAN SISODIA ALIAS CHEJARA (DELETED),ROOPSANG HANSRAJ PUROHIT,BHERUSING DWARKANATH CHODARI (DELETED),UNITED INDIA FIRE AND GENERAL INSURANCE COMPANY LTD.,UNITED INDIA FIRE AND GENERAL INSURANCE COMPANY LIMITED,NOOR SULEMAN SISODIA ALIAS CHEJARA,BISMILLAH VALD SULEMAN WIFE OFMUSTAQUE SOLANKI	NOTICE SERVED,DS AFF.NOT FILED (N),DELETED,(MR AV TRIVEDI),MS AMEE YAJNIK,MR SHALIN N MEHTA
858	FA/520/1985	23/12/2013	MINOR PARTAPBHAI BANIABHAI VASAVA THRO HIS GUARDIAN SHANIABHAI BEDIABHAI VASAVA,	MR MTM HAKIM	KANUBHAI R TAMBAKUWALA,GUJARAT ELECTRICITY BOARD,UNITED INDIA INSURANCE CO.,SOMABHAI MOHANBHAI VASAVA	NOTICE SERVED,NOTICE UNSERVED
859	FA/542/1985	16/05/2008	NEW INDIA ASSURANCE CO.LTD.,RAJDEVSING RAMNARAYANSING	MR AP MEDH	MINOR SHIRIN MAHENDRAKUMAR PARIKH THRO HER GUARDIAN M.P.PARIKH,KANTIBHAI SHANABHAI PRAJAPATI,GENERAL MANAGER, G.S.R.T.C.,MAHENDRAPRATAPSING RAMRAJSING,M/S MAHAVIR INVESTMENT CO. BY ITS PARTNER UDAYRAJ B JAIN	,MR NITIN M AMIN,(MR MD PANDYA)
860	FA/543/1985	16/05/2008	RAJDEVSING,NEA INDIA ASSURANCE CO.LTD.	MR AP MEDH	KIRTIDABEN CHANDRAKANT TRIVEDI,KANTIBHAI SHANABHAI PRAJAPATI,GENERAL MANAGER,G.S.R.T.C.,MAHENDRAPRATAPSING RAMRAJSING (DELETED),STATE OF GUJARAT	NOTICE SERVED,DELETED,(MR MD PANDYA),(MR NS SHETH)
861	FA/544/1985	16/05/2008	NEW INDIA ASSURANCE CO.LTD.,RAJDEVSING RAMNARAYANSING	MR AP MEDH	RANJANBEN N VYAS,KANTIBHAI SHANABHAI PRAJAPATI,GENERAL MANAGER, G.S.R.T.C.,MAHENDRAPRATAPSING RAMRAJSING RAJPUT	,(MR MD PANDYA),MR KB PUJARA
862	FA/552/1985	30/07/2010	ABDULBHAI A CHHATRIWALA,	MR YN OZA	GREEN SHOES CO.,ABDULRAHEMAN GULAM MURTUJA,N P SHAIKH	NOTICE SERVED,MR SS BELSARE

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863	FA/553/1985	14/06/2016	BABUSING DURJANSING PAVAR,	MR HR LATHIGARA	BHAIYA JAGANNATH RAMNATH,	MR SN SHELAT
864	FA/555/1985	28/08/2008	SHAH MANRUPJI NARENDRA KUMAR,	NOTICE SERVED,(MR PB MAJMUDAR)	RAZAGBHAI IBRAHIMBHAI VEKARIA,	MR AJ PANDYA
865	FA/557/1985	08/12/2010	GORDHANDAS KESHAVLAL KHAMAR,MAHENDRAKUMAR GORDHANDAS KHAMAR	NOTICE UNSERVED	ANJANABEN VAKTAVARSINGH,SANKERLAL GENAJI,KISHORESHINGH VAKTAVARSINGH,HUKAMSINGH VAKTAVARSINGH,JABBARSINGH VAKTAVARSINGH,KAILASBEN VAKTAVARSINGH	(MR MB GANDHI)
866	FA/572/1985	19/07/2019	DHIRU BHIKHA - THRO' GUARDIAN PARUBEN BHIKHABHAI,	(MR A J PATEL)	CHAIRMAN, GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER	NOTICE SERVED,MS MAYA S DESAI,(MR MD PANDYA)
867	FA/599/1985	15/05/2008	UNION OF INDIA,DIVISIONAL ENGINEER TELEGRAPHS, JUNAGADH,SUB DIVISION OFFICER PHONES, JUNAGADH,JUNIOR ENGINEER PHONES, PHONES, JUNAGADH	FRESH NOTICE REQD(N)	RAM VISHNUPRASAD,	
868	FA/654/1985	21/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BABIBEN WD/O SHERABHAI CHHITA-BHAI,EXECUTIVE ENGINEER,,MANUBHAI SHERABHAI,MINOR,BHAGWANBHAI SHERABHAI,TULSIBEN SHERABHAI,KANIBHAI SHERABHAI,GIVINDBHAI MANGALSINH,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA,MR YN OZA
869	FA/656/1985	30/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	BHIMJIBHAI VAGHAJIBHAI SOLANKI,JAYASUKHLAL PRAJIBHAI,GIRISH TULSIDAS,GOVINDBHAI JETHABHAI,NEW INDIA ASSURANCE CO.	NOTICE SERVED,(MR SB VAKIL)
870	FA/658/1985	02/03/2012	GUJARAT STATE ROAD TRANSPORT CORPPORATION,	(MR MD PANDYA)	GOVINDBHAI BHOGILAL MAKWANA,PRABHABEN GOVINDBHAI MAKWANA,GUNVANTRAI HARILAL ACHARYA	,NOTICE UNSERVED
871	FA/662/1985	19/09/2008	GUJARAT STATE ROAD TRANSPORT,	(MR MD PANDYA)	DARSHANBEN WIDOW OF DIALCHAND,MINOR MISS SUNITRAI,MINOR MISS NEELAM,MINOR MASTER RAJINDERPAL,BHAGWANBHAI MERUBHAI SIKOTA,ASGARALI NOORALI BHEMAT,PARSHOTTAM RASIKLAL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR BR SHAH
872	FA/663/1985	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	S RAGHAVENDRAM,BHAGWANBHAI MERUBHAI,PARSHOTTAMDAS R SHAH,ASGARALI NOORBHAI MEMON,NATIONAL INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,(MR JD AJMERA),MR BR SHAH
873	FA/666/1985	01/08/2008	BAJANIYA LILABEN VALABHAI,BAJANIYA ANADABHAI VALABHAI,BAJANIYA HARIBHAI VALABHAI MINOR,BAJANIYA HARIBHAI VALABHAI MINOR,BAJANIYA GANDABHAI VALABHAI MINOR,BAJANIYA BECHARBHAI VALABHAI MINOR	MR KH BAXI	SURENDRASING KAMALSINGH SHIKH (DELETED AS PER OFFICE,M/S. RAM DITTAMAL & COMPANY,NEW INDIA ASSURANCE COMPANY LIMITED	NOTICE NOT RECD BACK,DELETED,(MR MR GEHANI)
874	FA/733/1985	28/04/2010	C V VYAS,H C DESAI	M/S ANAND ADVOCATES	SUMANBHAI S DESAI,I P LALVANI,GUJARAT HOUSING BOARD	(MR PV HATHI),MRS KETTY A MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH)
875	FA/773/1985	15/06/2017	MODI BABULAL MITILAL,	NOTICE SERVED	.,	
876	FA/776/1985	22/04/2010	KOLI SAVA DHUDA,BAI HARIBEN,KOLI DHANA SAVA	MR MC BHATT	BABUJI BHAGAJI,MADHABLAL KESHAVLAL SINDHI,NEW INDIA ASSURANCE CO.LTD.,KARTARSING SAVANSING,BHULAKSING HARISING SARDAR,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,MACHHALAL MADHAVLAL GAJNANI	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,(MR SB VAKIL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
877	FA/778/1985	03/09/2010	RAJMATA BIBHASDEVI,	UNSERVED EXPIRED (N)	KIRITSINHJI HARISINHJI TADEJA,RAFIKBHAI ABDULLA SHAIKH,BARIA NAGRIK SAHAKARI BANK LTD.,OTIRENTAL FIRE AND GENERAL INSURANCE CO.	,NOTICE SERVED,(MR SK JHAVERI),MR RAJNI H MEHTA
878	FA/782/1985	20/07/2010	GUJARAT STATE ROAD TRANSPORT CORPN.,	(MR MD PANDYA)	KAMALABEN GORDHANBHAI BHOY,SHANABHAI GORDHANBHAI BHOY (MAJOR),RAMILA GORDHANBHAI BHOY (MINOR-THROUGH MOTHER &,SURESH GORDHANBHAI BHOY (MINOR-THROUGH MOTHER &,DINESHBHAI GORDHANBHAI BHOY (MINOR-THROUGH MOTHER &,RANCHHODBHAI MOTIBHAI BARIA,NEW INDIA INSURANCE CO. LTD.,FULABHAI GHELABHAI BHOY,GANGABEN GULABHAI BHOY,GOPALDAS MANILAL DEESAWALA	
879	FA/783/1985	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MD PANDYA	AMIRBHAI JIVABHAI BELIM,RAMESHBHAI GANPATBHAI	NOTICE SERVED,BR PARIKH
880	FA/786/1985	22/04/2010	MANCHHALAL MADHAVLAL,MADHAVLAL KESHAVLAL SINDHI	(MR MD PANDYA)	KOLI SAVA DUDHA,HARIBEN WIFE OF SAVA DUDHA,KOLI DHANA SAVA,GITADEVI PARSOTTAM CHATRANI (DELETED),BAHUJI BHAGAJI,NEW INDIA INSURANCE COMPANY LIMITED,KARTARSING SAVANSING,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED,BULAKSING HARSING SARDAR	DELETED,RULE SERVED,RULE UNSERVED,MR RAJNI H MEHTA,MR SUNIL B PARIKH,(MR SURESHM SHAH),MR VASANTS SHAH,(MR SB VAKIL)
881	FA/787/1985	22/04/2010	MANCHHALAL MADHAVLAL,MADHAVLAL KESHAVLAL SINDHI	(MR MD PANDYA)	BHIL SHANTABEN WD/O TRIKAMA HARIJI,BHIL MOHANBHAI TRIKAMBHAI,BHIL HARIBHAI TRIKAMBHAI,BHIL RAJABAI WD/O HARJI GAMNA,BABUJI BHAGAJI,NEW INDIA INSURANCE CO LTD,KARTARSING SAVANSING,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,MULAKSING HARSING SARDAR DELETED	DELETED,DS AFF.NOT FILED (R),MR ARUN H MEHTA,MR KB PUJARA, (MR SB VAKIL),MR MA PAREKH
882	FA/788/1985	22/04/2010	MANCHHALAL MADHAVLAL,MADHAVLAL KESHAVLAL SINDHI	(MR MD PANDYA)	THAKOR MAGANJI MANSUNGJI (DELETED),BAHUJI BHAGAJI,NEW INDIA INSURANCE COMPANY LIMITED,KARTARSING SAVANSING,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED,BULAKSING HARSING SARDAR	NOTICE SERVED,NOTICE UNSERVED,DELETED,DS AFF.NOT FILED (R),MR RAJNI H MEHTA,MR SUNIL B PARIKH,(MR SB VAKIL)
883	FA/789/1985	22/04/2010	MANCHHALAL MADHAVLAL,	(MR MD PANDYA)	THAKOR MANSUNGJI VAKHATSING,MOTBA MANSUNGJI THAKOR,KANUBA MANSING THAKOR,DABHA MAGANSINH,MAYABA MAGANSING THAKOR,BABY MAGANSING,BAHUJI BHAGAJI,NEW INDIA INSURANCE COMPANY LIMITED,KARTARSING SAVANSING,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED,MULAKSING HARSING SARDAR (DELETED)	NOTICE SERVED,DELETED,DS AFF.NOT FILED (R),MR RAJNI H MEHTA,MR SUNIL B PARIKH,(MR SB VAKIL),MR BP JOSHI,MR ANKIT Y BACHANI
884	FA/790/1985	13/07/2010	THAKKAR FULCHAND NAGARDAS (DECEASED),THAKKAR RAMESHCHANDRA FULCHAND,SAVITABEN FULCHAND THAKKAR,NARESH FULCHAND THAKKAR,VANITA FULCHAND THAKKAR,PUSHPA FULCHAND THAKKAR,CHANDRIKA FULCHAND THAKKAR	MS DAXA R VYAS	PATEL MOHANLAL GANESHBHAI,PATEL TRIKAMBHAI MOHANBHAI	NOTICE SERVED

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885	FA/798/1985	26/07/2011	MOIZBHAI ABBASBHAI RANGWALA,ABBASBHAI HAKUMUDDIN	NOTICE SERVED,(MR KC SHAH),MS ROOPAL R PATEL	IMRANBHAI MULLA HASANALI KADAKA,SINCE DECEASED THRO'HIS HEIR,NASHIR IMRANBHAI KADAKA,AKBARI IMRABHAI KADAKA,SIRAJBHAI IMRABHAI KADAKA,FAKRUDDI IMRABHAI KADAKA	NOTICE SERVED,UNSERVED EXPIRED (N),(MR BD KARIA)
886	FA/799/1985	09/05/2008	SURYAKANT MOTILAL PATEL,CHIMANLAL CHHAGANLAL PATEL	ARUN H MEHTA	PUNJABHAI JIVABHAI PATEL,TRILOKBHAI R PARIKH	NOTICE SERVED,DD VYAS
887	FA/800/1985	01/05/2017	MAGANBHAI N KOLI,BANSILAL N JAYSWAL (SINCE DECD. THRO' HIS HEIRS),HASUMATIBEN BANSILAL JAYSWAL,MAHESHKUMAR BANSILAL JAYSWAL,PARULBEN BANSILAL JAYSWAL,RITABEN BANSILAL JAYSWAL,CHETNABEN BANSILAL JAYSWAL,RAMKUMAR BANSILAL JAYSWAL,BANSILAL NANDLAL & NANDLAL & CO.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR AV PRAJAPATI	CHOTALAL P GANGADIA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
888	FA/801/1985	01/05/2017	MAGANBHAI NATHABHAI KOLI,BANSILAL NANDLAL JAYSWAL (SINCE DECD. THRO' HIS HEIRS),HASUMATIBEN BANSILAL JAYSWAL,MAHESHKUMAR BANSILAL JAYSWAL,PARULBEN BANSILAL JAYSWAL,RITABEN BANSILAL JAYSWAL,CHETNABEN BANSILAL JAYSWAL,,RAMKUMAR BANSILAL JAYSWAL,BANSILAL NANDLAL AND NANDLAL AND COMPANY	MR AV PRAJAPATI,(MR PM RAVAL)	CHIMANBHAI BAVABHAI VAKHARIA,NATIONAL INSURANCE COMPANY	MR MK VAKHARIA,(MR MAULIK J SHELAT)
889	FA/802/1985	01/05/2017	MAGANBHAI NATHABHAI KOLI,BANSILAL NANDLAL JAYSWAL (SINCE DECD. THRO' HIS HEIRS),HASUMATIBEN BANSILAL JAYSWAL,MAHESHKUMAR BANSILAL JAYSWAL,PARULBEN BANSILAL JAYSWAL,RITABEN BANSILAL JAYSWAL,CHETNABEN BANSILAL JAYSWAL,RAMKUMAR BANSILAL JAYSWAL,BANSILAL NANDLAL & NANDLAL & COMPANY	MR AV PRAJAPATI,(MR PM RAVAL)	KHODIDAS PARBAT DODIYA,NATIONAL INSURANCE COMPANY	NOTICE SERVED,(MR MAULIK J SHELAT)
890	FA/806/1985	25/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	PATUBE VANABHAI PATEL,PATEL AMBALAL CHATURDAS	SERVED BY RPAD (N),MR KB PUJARA
891	FA/811/1985	26/03/2009	BHARATBHAI R PANCHAL,ALKABEN B PANCHAL	NOTICE UNSERVED	MACHINAERY & EQUIPMENT MACHINERY PVT LTD,SORAB N CAMBATTA,FIRDOSH S CAMBATTA,YASMIN F CAMBATTA,MAHENDRABHAI B PANCHAL,HARISHBHAI B PANCHAL,GEETABEN B PANCHAL,URMILABEN B PANCHAL,KANTABEN B PANCHAL,HIREN B PANCHAL,JAYKRISHNA B PANCHAL,INDIRABEN B PANCHAL	,NOTICE SERVED,(MR GN SHAH)
892	FA/812/1985	04/08/2008	BAABUBHAI ALIAS RANCHHODBHAI GOVINDBHAI PANCHAL,HIRABEN BABUBHAI PANCHAL,BHARATBHAI BABUBHAI PANCHAL,BIPINBHAI BABUBHAI PANCHAL,RAMESHCHANDRA BABUBHAI PANCHAL	NOTICE UNSERVED	MACHINERY AND EQUIPMENT MANUFACTURER PVT.LTD.,NAVSHIR S CAMBATTA,FIRDOSH S CAMBATTA,FIROZ FARAMROZE, KEKOBAD,PARVESH FARAMROZ KOKOBAD,PARSI,BAHERAM KOKOBAD,PARASHAR P MEHD	NOTICE SERVED,MR ASHWIN L SHAH,(MR GN SHAH)
893	FA/813/1985	13/05/2008	LAXMIBEN WIDOW OF AMRITLAL MANGABHAI CHAVDA,	FRESH NOTICE REQD(N)	MANGABHAI LAKHABHAI CHAVDA,	MR JB SHAH
894	FA/814/1985	08/12/2008	BABUBHAI @ RANCHODBHAI G PANCHAL,HIARBEN BABUBHAI PANCHAL,BHARATBHAI BABUBHAI PANCHAL,BIPINBHAI BABUBHAI PANCHAL,RAMESHCHANDRA BABUBHAI PANCHALSINCE DECD,CHANDABEN RAMESHABHAI PANCHAL,MINOR JAGAR RAMESHBHAI PANCHAL,MINOR JIGAR RAMESHBHAI PANCHAL	NOTICE UNSERVED,UNSERVED EXPIRED (R),(MR SR SHAH)	MACHNERY AND EQUIPMENT MFG PVTLTD,SORAB N KHAMBATA,JARIN NAVSHIR,FIRDOSH S CAMBATTA,BHARAT BOBINS CO.LTD,VISHNUHAI G PANCHAL,BHUPENDRA VISHNUBHAI PANCHAL,NAYAN V PANCHAL,JASHODA V PANCHAL	,(MR GN SHAH)
895	FA/819/1985	09/05/2008	GUJARAT HOUSING BOARD,	MRS KETTY A MEHTA,MR YN RAVANI	ASSOCIATED ENGINEERS,	MS MAYA N BHAVNANI
896	FA/821/1985	17/08/2010	GUJARAT HOUSING BOARD,	MRS KETTY A MEHTA,MR YN RAVANI	ASSOCIATED ENGINEERS,	MS MAYA N BHAVNANI
897	FA/822/1985	07/05/2008	GUJARAT HOUSING BOARD,	MRS KETTY A MEHTA,MR YN RAVANI	ASSOCIATED ENGINEERS,	MS MAYA N BHAVNANI
898	FA/823/1985	26/08/2008	RAMESHBHAI B PATEL,MANILAL B PATEL,HIRALAL J PATEL	(MR DK ACHARYA)	BHURABHAI K NAI,JAYANTILAL B NAI	MS KJ BRAHMBHATT

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899	FA/828/1985	28/06/2010	BIBIBAI IMANISHA WD/O.JALALI FAKIR IMANISHA,	MR ND NANAVATI	CHARITY COMMISSIONER,BELIM VALIMAHMED MAHMED,SINDHI KASAM SHARIFF,ARAB ABBA KADARBIN HASAN TAMIMI,MAHMED HAJI HASAN,HUSAIN MAHMED PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR AJ MEMON
900	FA/830/1985	02/12/2008	HEIRS OF RANCHHODBHAI BHIKHABHAI JIGNASU,WALTERBHAI RANCHHODBHAI,MANASHA WATERBHAI,JACOB WALTERBHAI,EFRIME WALTERBHAI,JASHODABEN WALTERBHAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR HRIDAY BUCH	HIRALAL BHIKHABHAI JIGNASU EXPIRED DURING PENDENCY SUIT,NALINKUMAR HIRALAL JIGNASU,HANSABEN M MACWAN	,UNSERVED EXPIRED (N),MR DD VYAS
901	FA/833/1985	09/05/2008	KARSANBHAI HAMIRBHAI,	MR SANDIP C SHAH	JHINABHAI SONABHAI PATNI,	MR KV SHELAT
902	FA/837/1985	16/05/2008	NEW INDIA ASSURANCE CO.LTD.,RAJDEVSING RAMNARAYANSING	MR AP MEDH	SHARMISHTHABEN MAHENDRAKUMAR PARIKH,KANTIBHAI SHANABHAI PRAJAPATI,GENERAL MANAGER,MAHENDRAPRATAPSING RAMRAJSING,MAHAVIR INVESTMEBNT CO.	,SERVED BY RPAD (N), (MR MD PANDYA)
903	FA/846/1985	06/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	NAI RAMANLAL NAROTTAMDAS,THAKORE JENAJIKHODAJI DELETED.	NOTICE SERVED,DELETED
904	FA/854/1985	16/05/2008	NARAYAN BADRIPRASAD MISHRA,HARIBHAI PUNJABHAI DODIYA	(MR SURESHM SHAH)	HINDI BHASHA PRACHAR SANGH TRUST,BABUSINH JODHARAMSINH TOMAR,HARISHCHANDRASINH KURTANSINH KUSHVAH,NANDLAL GOPALDAS VYAS,TILAKDHARI RAMLAKHAN DUBE,LAJPATRAI CHATURBHUJ AGRAVAL,MOHANLAL CHATURBHUJ AGRAVAL,RAJARAM JAYMANGAL MISHRA,CHAUHAN RAMNATHSINH RATANSINH,DIVANSINH R TOMAR,GURU BHAGWATIPRASAD RAMNATH,DEVISING RAMPRASADSING VARMA,BABURAM KUNDANLAL SHARMA,HARIBHAI R GODANI,RAMESHWARPRASAD S PALIVAL,SHANKERLAL J PATEL,RAMESHVAR RAMJILAL	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),(MR NJ MODI)
905	FA/869/1985	16/05/2008	PREMI D/O.DAJIBHAI FAKIRBHAI,	MR DD VYAS	SPECIAL LAND ACQUISITION OFFICER,MAHESHBHAI RAMABHAI,ASHOKBHAI RAMABHAI	GOVERNMENT PLEADER,MRS KETTY A MEHTA
906	FA/870/1985	21/09/2015	DECEASED HIRABEN MOHANLAL THRO HER LEGAL HEIRS,JITENDRA MOHANLAL,DECEASED DILIP MOHANLAL THRO HIS LEGAL HEIRS,ILABEN DILIPKUMAR DHRANGGADHRIA (WIFE),RAJAN DILIPKUMAR DHRANGGADHRIA,MAYURI CHETN VADESA (DAUGHTER),JITENDRA MOHANLAL (HEIRS OF DECEASE HIRABEN MOHANLAL),KIRIT MOHANLAL,DECEASED MANSUKHLAL ODHAVJI THRO HIS LEGAL HEIRS,KUSUMBEN VINODKUMAR VISROLIYA,MINALBEN DINESHBHAI KHANBHAYTA,DINESHBHAI MANSHUKLAL KARGTHRA,MITESHKUMAR MANSUKHLAL KARHTHRA,PARULBEN JYESHKUMAR BHADESIYA,NILAYKUMAR MANSUKHLAL KARGAYRA	,RULE SERVED,(MR SANDEEP N BHATT),(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
907	FA/871/1985	24/01/2011	HEIRS OF CHHOTALAL CHUNILAL RASANIA,BHAKTIPRASAD CHHOTALAL RASANIA,CHINUBHAI CHHOTALAL RASANIA,MADHUSUDAN CHHOTALAL RASANIA	MR AS VAKIL	SURENDRA SOMCHAND ANGIWALA,KANAIYALAL SOMCHAND ANGIWALA,PRABHABEN KANAIYALAL ANGIWALA,HARSHA KANAIYALAL ANGIWALA,MINOR JAGRUTI KANAIYALAL,INDRAVADAN SOMCHAND ANGIWALA,SARASVATI WD/O SOMCHAND,CHOKSI CHANDRAKANT CHIMANLAL,SAVITABEN WD/O CHHOTALAL,MANHARBALA BRIJLAL GUILDER	NOTICE SERVED,NOTICE SERVED BY DS,MR KH BAXI,MR AJ MEMON
908	FA/875/1985	08/05/2008	CHEMET CHEMICALS PVT LTD,	(MR VJ DESAI)	DELHI KANPUR GONDIA TRANSPORT COMPANY,	MR RAJNI H MEHTA
909	FA/876/1985	27/08/2010	MAHOMED EJAZ MAHOMED YUSUF SHAIKH,	UNSERVED EXPIRED (N),FRESH NOTICE REQD(N)	GOPALBHAI PURSHOTTAMBHAI CHAUHAN,EXECUTIVE ENGINEER,,NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,MR RAJNI H MEHTA

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910	FA/885/1985	12/10/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	ALLABUX NOORBHAI SHAIKH,NAZIR MOHMED BANNEKHAN,HAJI JAMALJI KARIMJI NAGORWALA,A'BAD MUNICIPAL CORPORATION,CHARITY COMMISSIONER	NOTICE SERVED,TANNA ASSOCIATES,MS SHABANA A MANSURI,MR C B UPADHYAYA
911	FA/886/1985	16/05/2008	NEW GUJARAT ENTERPRISERS,	(MR JIVANLAL G SHAH)	LOTUS MILLS LTD.,	MR RP BHATT
912	FA/924/1985	26/11/2010	DAHYABHAI CHHITUBHAI PATEL,BHIKHUBHAI C PATEL,RAMIBEN WD/O.CHHITABHAI HARAKHJI	MS KJ BRAHMBHATT	KIKABHAI LALBHAIA PATEL,	MRS KETTY A MEHTA
913	FA/928/1985	22/02/2016	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	TANNA ASSOCIATES	CENTRAL BANK OF INDIA,	M/S NJ MEHTA ASSO.
914	FA/935/1985	15/12/2016	A'BAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	CENTRAL BANK OF INDIA,	NOTICE SERVED
915	FA/953/1985	20/01/2011	GURUDEV HARERAM BRAHMARSHI,	NOTICE UNSERVED	HASMUKH DHIRAJLAL JOSHI,MAHENDRAKUMAR DHIRAJLAL JOSHI	NOTICE UNSERVED
916	FA/954/1985	07/05/2008	DALPATRAM B TRIVEDI,	(MR JR NANAVATI)	C B H MASANI,MRS.C B H MASANI,NEW INDIA ASSURANCE CO.	(MR MR GEHANI),MR KM PARIKH
917	FA/969/1985	12/01/2011	GUJ STATE FINANCE CORPORATION,	MR RD DAVE	MIRA CORPORATION,KANAIYALAL HARJIVANDAS BHUVA,PRAMODRAY KASURDAS SANGHVI	MR DF AMIN
918	FA/976/1985	10/10/2008	YASHWANTGIRJI B MAHANT,SINCE DECD.THRU HIS HERS & L.RS,MADHUBEN WD/O YASHWNTGIRJI MAHANT,MAHENDRAGIRI YASHWANTGIRI MAHANT,SINCE DED.THRU HIS HEIRS,JAGDISHGIRJI YASHWANTGIRIJI MAHANT,ARUNABEN WD/O MAHENDRAGIRI MAHANT,DHARMENDRAGIRI MAHENDRAGIRI MAHANT,DIPAKGIRI MAHENDRAGIRI MAHANT	UNSERVED EXPIRED (N),MR TRILOK J PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
919	FA/992/1985	30/07/2010	NEW INDIA ASSURANCE CO.LTD.,RAHIMULLA AJIMKHAN PATHAN	MR YN RAVANI	SHANTABEN WD/O.MULJIBHAI AMTHABHAI SOLANKI,MINOR PRAVINKUMAR MULJIBHAI SOLANKI,MINOR SIMATA MULJIBHAI SOLANKI,MINOR CHANDUBHAI MULJIBHAI SOLANKI	MR JB SHAH
920	FA/999/1985	16/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HASUMATIBEN D DARJI,JESHANGBHAI M PARMAR	NOTICE SERVED BY DS,MS P D CHAUHAN
921	FA/1001/1985	24/08/2011	M/S. RANJAN CONSTRUCTION CO., A PARTNERSHIP FIRM,RAVJIBHAI NARANBHAI PATEL,BALDEVBHAI CHELDAS -DELETED,BHUPENDRABHAI AMBALAL PATEL,DAHYABHAI CHUNILAL PATEL	,RULE NOT RECD BACK,RULE UNSERVED,UNSERVED EXPIRED (R)	SWAMI GUNATITNAGAR CO OP HOUSING SOCIETY LIMITED,	MR UNMESH D SHUKLA
922	FA/1002/1985	16/08/2016	M/S. RANJAN CONSTRUCTION CO., A PARTNERSHIP FIRM,RAVJIBHAI NARANBHAI PATEL,BALDEVBHAI CHELDAS - DLETED,BHUPENDRABHAI AMBALAL PATEL,DAYABHAI CHUNILAL PATEL	,NOTICE UNSERVED,UNSERVED EXPIRED (R)	SWAMI GUNATITNAGAR CO-OP. HSG SOCIETY LTD,	MR UNMESH D SHUKLA
923	FA/1010/1985	21/07/2016	JASHWANTLAL BULAKHIDAS MODI,	MR MITESH R AMIN	PRAVINCHANDRA MANEKLAL GANDHI,MADHUSUDAN MANEKLAL GANDHI,ABIBUR RAHEMAN GUL ALAMKHAN PATHAN	,NOTICE SERVED,(MR PB MAJMUDAR)
924	FA/1011/1985	05/07/2016	PRAVINCHANDRA M GANDHI,	(MR PB MAJMUDAR)	RAMILABEN WD/O JASWANTLAL BULAKHIDAS MODI,MADHUSUDAN M GANDHI,ABIBUR REHMAN, GULALAMKHAN PATHAN	NOTICE SERVED,(MR SK JHAVERI),MR MITESH R AMIN
925	FA/1020/1985	16/05/2008	KARSHAN BACHUBHAI KARIA,	PM THAKKAR	PATEL TILES CO.,UNITED INDIA INSURANCE CO. LTD	RR MARSHAL
926	FA/1021/1985	06/12/2010	MAHENDRA TAPISHANKER JOSHI,PUSHPABEN TAPISHANKER JOSHI THR'POA HOL.MAHENDRA T JOSHI,RANJANABEN TAPISHANKER JOSHI THR'POA HOL.MAHENDRA T JOSHI	MR PM THAKKAR	.,	
927	FA/1022/1985	11/07/2008	PURSHOTTAMBHAI SOMABHAI PATEL,	MR. RA MISHRA	FOREIN EXCHANGE REGULATION APPELLATE BOARD,DIRECTOR OF ENFORCEMENT, FOREIN EXCHANGE REGULATION	MR YN RAVANI,(MR SR SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
928	FA/1028/1985	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MD PANDYA	SHANTILAL BABABHAI BRAHMABHATT,	MH SHAIKH
929	FA/1036/1985	20/07/2010	RANCHHODBHAI M BARIA,GOPALDAS MANILAL DISAWALA,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	KAMLABEN G BHOY,MINOR SHANABHAI G BHOY THRO' GUARDIAN R.NO.1,MINOR RAMILA G BHOY THRO' GUARDIAN R.NO.1,MINOR SURESH G BHOY THRO' GUARDIAN R.NO.1,MINOR DINESHBHAI G BHOY THRO' GUARDIAN R.NO.1,FULABHIA G BHOY,GANGABEN FULABHAI BHOY,GSRTC,RANCHHODBHAI M BARIA DELETED	NOTICE SERVED,DELETED,(MR MD PANDYA)
930	FA/1070/1985	27/08/2008	HEIRS OF LAVJI JETHALAL,VINABEN LAVJI,USHABEN LAVJI,BHARTIBEN LAVJI,PRAVINBEN LAVJI	(MR RA MISHRA)	JIVANLAL JETHALAL,TRIKAMBHAI JETHALAL,CHHAGANLAL JETHALAL	MR PK PANCHOLI
931	FA/1076/1985	07/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DHANJI LAXMAN,DELETED.,NATIONAL INSURANCE CO.	DELETED,RULE NOT RECD BACK,MR PM THAKKAR
932	FA/1085/1985	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIR OF BULCHAND THAKURDAS,PADMA BULCHAND,KALABEN JIWATRAM	(MR SB VAKIL),MR BHARGAV HASURKAR
933	FA/1086/1985	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIR OF BULCHAND THAKURDAS,PADMA BULCHAND,KALABEN JIWATRAM	(MR SB VAKIL),MR BHARGAV HASURKAR
934	FA/1087/1985	30/09/2008	STATE OF GUJARAT,COLLECTOR OF AHMEDABAD	GOVERNMENT PLEADER	HEIRS OF BULCHAND THAKURDAS PADMA BULCHAND,JHAMATMAL THAKURDAS	MR BHARGAV HASURKAR
935	FA/1088/1985	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF BULCHAND THAKURDAS PADMA BULCHAND,KALABEN JIWATRAM THRO PAH JHAMATMAL THAKURDAS	MR BHARGAV HASURKAR
936	FA/1094/1985	12/05/2008	NARSI PARBAT (MINOR THRO. GUARDIAN FATHER:PARBATMEVA,	MR PM THAKKAR	.,	
937	FA/1097/1985	16/11/2016	CHANDUBHAI NATHUBHAI (BEING DECD. THRO' L.R.S.),RASULBHAI CHANDABHAI (SON),BIBALBEN CHANDABHAI (DAUGHTER),IBRAHIMBHAI CHANDABHAI (SON),ALLARAKHIBEN CHANDABHAI (DAUGHTER),HAJRABEN CHANDABHAI (DAUGHTER)	,MR VISHAL C MEHTA	CHATURBHAI ZINABHAI (HEIRS OF DECEASED ZINABHAI RAMJIBHAI),	MR NACHIKET A DAVE,CHINTAN U PATEL
938	FA/1101/1985	28/02/2011	KALYANJIBHAI DHARAMSHIBHAI KUNJADIYA,	(MR MB GANDHI)	DENA BANK,BABUBHAI UJAMSHI MODI,BINDUBHAI BABUBHAI MODI	,(MR KS JHAVERI)
939	FA/1121/1985	07/01/2008	BHANWARSINHH KANSINH KUMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	MR KK NAIR	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL,NATIONAL INSURANCE CO.LTD.,ASHOKKUMAR RAJARAM DAVE	NOTICE SERVED BY DS,(MR A J DESAI),MR ARUN H MEHTA,MRS KETTY A MEHTA,(MR MD PANDYA)
940	FA/1122/1985	07/01/2008	BHANWARSINH KANSINH KUMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	MR KK NAIR	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL,NATIONAL INSURANCE CO.LTD.,RAMABEN SURESHKUMAR SHANTILAL RAVAL	NOTICE SERVED BY DS,(MR A J DESAI),MRS KETTY A MEHTA,(MR MD PANDYA)
941	FA/1123/1985	07/01/2008	BHANWARSINH KANSINH KUMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,THE ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	MR KK NAIR	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL,NATIONAL INSURANCE CO LTD,PRAKASHKUMAR JAGJIVANDAS RAVAL	NOTICE SERVED,NOTICE SERVED BY DS,(MR MD PANDYA),(MR A J PATEL)
942	FA/1124/1985	07/01/2008	BHANWARSINH KANSINH KUMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	MR KK NAIR	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL,NATIONAL INSURANCE CO LTD,RAMABEN SURESHKUMAR S RAVAL	NOTICE SERVED BY DS,(MR A J DESAI),MRS KETTY A MEHTA,(MR MD PANDYA)

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943	FA/1125/1985	07/01/2008	BHANWARSINH KANSINH KUMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	MR KK NAIR	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL,NATIONAL INSURANCE CO LTD,RAMABEN SURESHKUMAR S RAVAL,MINOR PUNITKUMAR SURESHKUMAR	NOTICE SERVED BY DS,SERVED BY RPAD (N),MRS KETTY A MEHTA,(MR MD PANDYA)
944	FA/1126/1985	07/01/2008	BHANWARSINH KANSINH KUMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	MR KK NAIR	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL,NATIONAL INSURANCE CO LTD,RAMABEN SURESHKUMAR SHANTILAL RAVAL	NOTICE SERVED BY DS,SERVED BY RPAD (N),MRS KETTY A MEHTA,(MR MD PANDYA)
945	FA/1134/1985	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMESHCHANDRA HARILAL ANTANI,	(MR YS MANKAD)
946	FA/1135/1985	09/07/2008	DEVDAS MOHANLAL PARMAR,DEVENDRA MOHANLAL PARMAR,MINOR CHANDULAL MOHANLAL PARMAR,MINOR HASMUKH MOHANLAL PARMAR	(MR RA MISHRA)	VAGHJIBHAI ALUBHAI PARMAR,MOHANLAL N PARMAR (DELETED)	FRESH NOTICE REQD(N),DELETED
947	FA/1140/1985	08/05/2008	STATE BANK OF INDIA,	MR AC GANDHI	CHEMITES CORPORATION,LALBHAI PRABHUDAS PAREKH,HEIRS OF MATHURBHAI BHAIJI,KAMLABEN MATHURJI THAKORE WD/OMATHURJI BHAIJI,LALJIBHAI M THAKORE S/O. MATHURJI BHAJI	,NOTICE SERVED
948	FA/1147/1985	07/07/2008	JAISUKHPARI UMEDPARI GOSAI,	MR V M TRIVEDI	UNION OF INDIA,TYAGI OR HIS SUCCESSOR,O P MOTRA, OR HIS SUCCESSOR ORIN-CHARGE,M M BHAVANI,OR SUCCESSOR OR IN-CHARGE JUNIOR ENGINEER	(MR JD AJMERA),MR A. HAMEED KURESHI,MR HARIN P RAVAL,MR YN RAVANI
949	FA/1149/1985	13/01/2011	SHARAD NANDEDKAR,KANTABEN VISHNU DEVDHAR,SMITABEN SHARAD NANDEKAR	NOTICE UNSERVED	STATE BANK OF INDIA,	MR PRANAV G DESAI
950	FA/1152/1985	24/12/2010	CHANDRAVADAN RAMANLAL,	NOTICE UNSERVED	AJIT KESHAVJI RAMJI,CHRITY COMMISSIONER OF GUJARAT,TRIKAMDAS JETHALAL,DWARKADAS LILADHAR,K H KAZI	GOVERNMENT PLEADER,NOTICE SERVED,MR RK MISHRA
951	FA/1154/1985	16/03/2018	GANIBEN SAGUBHAI TADVI,	ADVOCATE NOTICE NOT RECD BACK	AHMEDBHAI ABBASBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE NOT RECD BACK,MRS VASAVDATTA BHATT
952	FA/1165/1985	10/01/2011	KANAIYALAL JIVANLAL SHAH,MADHUKANT KANAIYALAL,UMESH KANAIYALAL,MAHESH KANAIYALAL,BHARAT KANAIYALAL,JITENDRA KANAIYALAL,MRIDULAL GOVINDLAL,NIRMALAL SUBHASHCHANDRA,UMA JAGDISHCHANDRA,MINA BIPINCHANDRA,PADMABEN KANAIYALAL	NOTICE SERVED,UNSERVED EXPIRED (N),LAW VERDICT	MANJULABEN B RANA,RAMVIJAY B RANA,AMBRISH B RANA	(MR VC DESAI)
953	FA/1166/1985	22/09/2008	UNION OF INDIA,CONSERVATION ASSISTANT (GR.I)	MR YN RAVANI	SAIYED TAMIZUDDIN JALAUDDIN MASHHADI,	(MR SK BUKHARI)
954	FA/1171/1985	10/02/2016	ASHOKKUMAR RAJARAM DAVE,	MR.DARSHAN A. DAVE	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL SINCE DECD. THRO'HEIRS AND LR,KAILASHBEN SHANTILAL RAVAL,RAJESHKUMAR SHANTILAL RAVAL SINCE DECD. THRO'HEIRS AND LR..,MANDABEN DIPAKKUMAR RAVAL D.O.DECD. SHANTILAL RAVAL,KALPANABEN RAJESHKUMAR RAVAL,RADHABEN RAJESHKUMAR RAVAL MINOR THOR'MOTHER KALPANABEN R RAVAL,NATIONAL INSURANCE CO.LTD.,BHANWARSINH KANSINH KAMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,SERVED BY RPAD (N),RULE SERVED BY DS,MR DG CHAUHAN,MR SUNIL B PARIKH,MR VC THOMAS,RONAK D CHAUHAN

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955	FA/1172/1985	10/02/2016	RAMABEN WD/O.S S RAVAL,MINOR PUNITKUMAR SURESHKUMAR	MR.DARSHAN A. DAVE	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL SINCE DECD. THRO'HEIRS AND L.R.,KAILASHBEN SHANTILAL RAVAL,RAJESHKUMAR SHANTILAL RAVAL SINCE DECD. THRO' HEIRS AND L.R.,MANDABEN DIPAKKUMAR RAVAL D.O DECD. SHANTILAL RAVAL,KALPANABEN RAJESHKUMAR RAVAL,RADHABEN RAJESHKUMAR RAVA MINOR THRO'MOTHER KALPANABEN R RAVAL,NATIONAL INSURANCE CO.LTD.,BHANWARSINH KANSINH KAMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,NOTICE SERVED,MR DG CHAUHAN,MR SUNIL B PARIKH,MR BR SHAH,MR VC THOMAS,RONAK D CHAUHAN
956	FA/1173/1985	10/02/2016	RAMABEN SURESHKUMAR SHANTILAL RAVAL,	MR.DARSHAN A. DAVE	GULAMSUDAM BHANDARI,SHANTILAL R RAVAL SINCE DECD. THRO'HEIRS AND L.R.,KAILASBEN SHANTILAL RAVAL,RAJESHJKUMAR SHANTILAL RAVAL SINCE DECD. THRO'HEIRS AND L.R.,MANDABEN DIPAKKUMAR RAVAL,KALPANABEN RAJESHKUMAR RAVAL,RADHABEN RAJESHKUMAR RAVAL MINOR THRO'MOTHER KALPANABEN RAJESHKUMAR RAVAL,NATIONAL INSURANCE COMPANY LTD.,BHANWARSINH KANSINH KAMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPN.LTD.,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	,SERVED BY RPAD (N),MR DG CHAUHAN,MR SUNIL B PARIKH,MR BR SHAH,MR VC THOMAS,RONAK D CHAUHAN
957	FA/1174/1985	10/02/2016	RAMABEN WIDOW OF SURESHKUMAR SHANTILAL RAVAL,	MR.DARSHAN A. DAVE	GULAMSUDAN BHANDARI,SHANTIALL R. RAVAL SINCE DECD. THRO'HEIRS AND L.R.,KAILASBEN SHANTILAL RAVAL,RAJESHKUMAR SHANTILAL RAVAL SINCE DECD. THRO'HEIRS,MANDABEN DIPAKKUMAR RAVAL,KALPANABEN RAJESHKUMAR RAVAL,RADHABEN RAJESHKUMAR RAVAL MINOR THRO' MOTHER KALPANABEN R RAVAL,NATIONAL INSURANCE COMPANY LTD.,BHANWARSINH KANSINH KAMPAWAT,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,NOTICE SERVED BY DS,SERVED BY RPAD (N),RULE SERVED BY DS,MR DG CHAUHAN,MR SUNIL B PARIKH,MR BR SHAH,MR VC THOMAS,RONAK D CHAUHAN
958	FA/1184/1985	27/08/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	SHETALKAUR WD/O SATPALSINGH DARSHANSINGH SIKH,DARSHANSINGH MALLASINGH SIKH,DHARMIBEN DARSHANSINGH M SIKH,GURUNAMSINGH DARSHANSINGH SIKH,DALBIRSINGH DARSHANSINGH SIKH,NARAYANBHAI RAGHUBHAI PATEL	NOTICE SERVED,(MR NS SHETH)
959	FA/1185/1985	27/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	HASMUKHBHAI SHANKARBHAI UPADHYAYA,NARAYANBHAI R PATEL,KUNDANSINGH BISWAJIT SHIKH,NATIONAL INSURANCE CO.	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,MR KB PUJARA
960	FA/1186/1985	27/08/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	.,	
961	FA/1187/1985	27/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	KESHARBEN MAGANLAL BHATT,SATPALSINH DALSANSINH CHAMAR,SARDAR KUNDANSINH BISANSINH,NATIONAL INSURANCE CO.LTD.,NARAYANBHAI RAGHUBHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR RAJNI H MEHTA
962	FA/1188/1985	14/03/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	TARAMATI LILADHAR TRIVEDI,NARAYANBHAI RAGHUBAHI PATEL,SARDAR KUNDANSINH BISANSINH,NATIONAL INSURANCE CO LTD	
963	FA/1193/1985	07/07/2008	INDRAVADAN JASHVANTRAI JANI,	(MR SURESHM SHAH)	PRADYUMNA MAGANLAL TRIVEDI SINCE DECEASED THROUGH HEIRS,PARESH P TRIVEDI,HITEN P TRIVEDI,ASHA SARAD OZA,HARSH RAJENDRA JOSHI,LATA KAMLESH OZA,JIGNASHA P TRIVEDI,JYOTSNA WIDOW OF PRADYUMNA M .TRIVEDI	

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964	FA/1203/1985	26/11/2010	CHISTIYA KHANKA MASJID KABRA- STAN AND DARGAH PUBLIC TRUST,SAJJADANASIN PIRKHWAJA MOYUDINNASIRUDIN CHISTIE,SIRAJUDDIN NASIRUDDIN CHISTIE,HISAMUDDIN BADRUDDIN VAJIFDAR,ABDULHK ABDULMAJID MUNSHI,GULAMFARID FAATEHMOMAD-DELETED,MOHMAD ABBAS VAHIDALI,SULEMANBHAI IBRAHIMBHAI,REHMADKHAN RAMZANKHAN PATHAN,SAFIK AHMAD MOHMAD ABBAS,ATAULLA REHMANKHAN PATHAN	MR AJ MEMON	NAIMULLA MOHMMED AMIN ANSARI,MOHMED @ MOHMEDISHAK ANSARI,ANWARHUSAIN BAHADARALI,IQBAL AHMED MAULABAX ANSARI,IKRAMUDDIN ABULBAKAR ANSARI	SERVED BY AFFIX(N)
965	FA/1215/1985	16/12/2010	RANABHAI VAJABHAI CHAUHAN,SINCE DECD.THRU HIS HEIR & L.RS.,VALUBEN RANABHAI CHAUHAN,MAHADEVBHAI RANABHAI CHAUHAN,LASUBEN VEJABHAI CHAUHAN,SANJANBEN RANABHAI CHAUHAN,SHARDABEN RANABHAI CHAUHAN,VALLUBEN RANABHAI	MR BB NAIK,LAW VERDICT	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES
966	FA/1218/1985	26/08/2019	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER,DEPUTY ENGINEER	(MR MD PANDYA)	PATEL AMBARAMBHAI JOITARAMDAS,	
967	FA/1222/1985	09/05/2008	UNION OF INDIA,DIVISIONAL RAILWAY MANAGER	MR RP BHATT,(MR. JC SHETH)	KANTIBHAI ROOPABHAI,	RULE SERVED
968	FA/1232/1985	14/03/2008	NATIONAL INSURANCE CO.LTD.,DRIVER MAHIPATSINH ASHAJI,OWNWER NATWARSINH AMTHUJI CHAWADA	MR RAJNI H MEHTA	KASHIPRASAD BADRIPRASAD SANGHAI,BHAGVATIDEVI KASHIPRASAD,SAJJANKUMAR KASHIPRASAD,RAJENDRAPRASAD KASHIPRASAD,GOPALLAL KASHIPRASAD,SUNITKUMARI KASHIPRASAD,SUNILKUMAR KASHIPRASAD MINOR HIS GAURDIAN & MOTHER,GINNIDEVI WD/O.BADRIPRASAD	NOTICE SERVED,DELETED
969	FA/1277/1985	18/07/2011	DENA BANK,	NOTICE SERVED,MR PRANAV G DESAI	SAMEER THEATRES PRIVATE LTD.,	MRS TRUSHA M GANDHI,MR CHINMAY M GANDHI
970	FA/1279/1985	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	VANKAR NATHABHAI MAGANBHAI,JAYANTILAL BHALABHAI PATEL,SUNDERBHAI RANCHHODBHAI VAGHRI,JAYANTILAL LAVJIBHAI PRAJAPATI,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	RULE SERVED BY DS,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
971	FA/1280/1985	16/11/2009	GUJARAT STATE TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF MATHURBHAI R VAGHARI,GOKALBHAI MATHURBHAI,MINOR FULABHAI MATHURBHAI,MINOR KALABHAI,MINOR ARJANBHAI MATHURBHAI,MINOR TARABEN MATHURBHAI,MINOR SUKHABHAI MATHURBHAI,GOKALBHAI MATHURBHAI VAGHARI,MINOR FULABHAI MATHURBHAI VAGHARI,MINOR GALABHAI MATHURBHAI VAGHARI,MINOR ARJANBHAI M VAGHARI,MINOR TARABEN MATHURBHAI,MINOR SUKHABHAI MATHURBHAI,JAYANTIBHAI B PATEL,SUNDARBHAI RANCHHODBHAI,JAYANTIBHAI LAVJIBHAI,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,MS JAYSHREE C BHATT,MR RAJNI H MEHTA
972	FA/1281/1985	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MINOR PARAS @ LALUBHAI GHEMARBHAI CHAUDHARI,JAYANTILAL L PRAJAPATI,ORIENTAL FIRE AND GENERAL INSURANCE CO.	MR MC BHATT,MR RAJNI H MEHTA
973	FA/1282/1985	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF MATHURBHAI R VAGHARI,GOKALBHAI MATHURBHAI VAGHARI,MINOR FULABHAI MATHURBHAI,MINOR GALABHAI MATURBHAI,MINOR ARJANBHAI MATHURBHAI,MINOR TARABEN MATHURBHAI,MINOR SUKHABHAI MATHURBHAI,JAYANTIBHAI BALABHAI PATEL,SUNDARBHAI R VAGHARI,JAYANTIBHAI L PRAJAPATI,OREINTAL FIRE AND GENERAL INSURANCE CO.LTD.	,MS JAYSHREE C BHATT,MR ARUN H MEHTA,MR RAJNI H MEHTA
974	FA/1283/1985	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	AMRITBHAI I DANTANI,JAYANTIBHAI B PATEL,SUNDARBHAI R VAGHARI,JAYANTILAL LAVJIBHAI PRAJAPATI,ORIENTAL FIRE AND GENERAL INSURANCE CO.,	MS JAYSHREE C BHATT,MR RAJNI H MEHTA,(MR JJ SHAH),(MR AJ BRAHMBHATT)

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975	FA/1287/1985	02/09/2008	DILIPGIR NRANGIR GOSAI POA HOLDER SHRI MANHARGIR NARANGIR GOSAI,	AJ PATEL	THE SPECIAL LAND ACQUISITION OFFICER, KAIRA,	GOVERNMENT PLEADER
976	FA/1289/1985	29/07/2010	VIJAYKUMAR ARVINDSINH RAOLJI BY HIS GUARDIAN ARVINDSINH MADHAVSINH RAOLJI,	MR RAJNI H MEHTA	RAMANBHAI CHATURBHAI RAVAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)
977	FA/1291/1985	08/05/2008	KOLI MANGA GHUGHA,	(MR RA MISHRA)	MADANBHAI MOHANBHAI PATEL,KOLI BACHUBHAI,UNITED INIDA INSURANCE CO.LTD.	(MR VC DESAI),MR RR MARSHALL
978	FA/1295/1985	01/09/2008	PATEL BABABHAI TRIBHOVANDAS,	MR PRAKASH K JANI	DISTRICT COLLECTOR OF MAHESANA,	AGP (ASSISTANT GOVERNMENT PLEADER)
979	FA/1304/1985	10/05/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMANLAL B SHAH (DELETED),HEMANT PRAFULCHAND SHAH,ALLARAKHA G ODE,BABUBHAI R GARASIA,KIRITBHAI THAKORLAL PARIKH (DELETED),ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,DIVYABEN RAJNIKANT PARIKH (DELETED),NITABEN ASHHWINKUMAR SHAH	,DELETED,MS KJ BRAHMBHATT,MR RAJNI H MEHTA
980	FA/1308/1985	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	ALLARAKHA GANDABHAI ODE,BABUBHAI RASULBHAI GARASIA,KIRITBHAI T PARIKH,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,BABUBHAI RASULBHAI GARASIA	,(MR PB MAJMUDAR)
981	FA/1338/1985	24/01/2012	JAGDISHBHAI G. SHAH,	MR PRASHANT G DESAI	HEIRS OF BIJALBHAI H. NAI,SANTOKBEN WD/O B H NAI,JAYANTBHHAI B. NAI,BHARATBHAI B. NAI,JITENDRAKUMAR B. NAI,PRAKASHBHAI B. NAI,ARVINDKUMAR B. NAI,STATE OF GUJARAT,EMPLOYEES STATE INSURANCE CORP,BHIKHUBHAI S. PATEL,NITINBHAI @ NAVNITBHAI PATEL	,MR HEMANT S SHAH,MR SANDIP C SHAH
982	FA/1346/1985	06/08/2010	KERSI BARJORJI HODAWALA,ARIZ EIROZ KHAMBHATA PARSI,KEKOBAD BHRAVAKASHA PAWARI,GUSTAD BARJORJI ENGINEER,JAHANGIR J DARUWALA	NOTICE SERVED,UNSERVED EXPIRED (N)	ERUCH D KANKARAWALA,	MR KF DALAL
983	FA/1348/1985	13/05/2008	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	(MR SB VAKIL)	BAI KADVIBEN KARSANBHAI V KOLI,DHIRUBHAI KARSANBHAI KOLI,ARJANBHAI KARSANBHAI KOLI,MANUBHAI KARSANBHAI KOLI,BABUBHAI HARIBHAI RAJGOR,SATTARBHAI KARIMBHAI MALKANI,GOKALBHAI MAGANLAL LUVANA,DWARKADAS @ BATUKBHAI AVICHHALLAL LUVANA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
984	FA/1349/1985	13/05/2008	ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,	(MR SB VAKIL)	BAI RUPAIBEN W/O.BHIKHABHAI S KOLI,MINOR MANJULABEN B KOLI,MINOR GHOGHABHAI B KOLI,MINOR KISHORBHAI S KOLI,BALUBHAI HARIBHAI RAJGOR,SATTARBHAI KARIMBHAI MULKANI,GOKALDASBHAI M LUVANA,DWARKADAS ALIAS BATUKBHAI AVICHALLAL LUVANA	NOTICE SERVED,FRESH NOTICE REQD(R),(MR SURESHM SHAH),(MR HK GANDHI)
985	FA/1350/1985	13/05/2008	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	(MR SB VAKIL)	BAI NATHUBEN WD/O BIJAL BHAGWANJI BARIA KOLI,SAVJIBHAI BIJALBHAI BARIA KOLI,DHIRUBHAI BIJALBHAI BARIA KOLI,JAYANTILAL BIJALBHAI BARIA,MADHUBEN BIJALBHAI BARIA KOLI,GITABEN BIJALBHAI BARIA KOLI,BALUBHAI HARIBHAI RAJGOR,SATTARBHAI KARIMBHAI MULKANI,GOKALDASBHAI MAGANLALBHAI,DWARKADAS @ BATUKBHAI AVICHALLAL LUVANA	,NOTICE SERVED,(MR SURESHM SHAH)
986	FA/1351/1985	13/05/2008	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	(MR SB VAKIL)	BAI GODIBEN BHAGWANBHAI PARMAR,MANSUKHBHAI BHAGWANBHAI PARMAR,DHIRUBHAI BHAGWANBHAI PARMAR,MANJUBEN BHAGWANBHAI PARMAR,GITABEN BHAGWANBHAI PARMAR,RAMESHBHAI BHAGWANBHAI PARMAR,BALUBHAI HARIBHAI RAJGOR,SATTARBHAI KARIMBHAI MALKANI,GOKALDAS MAGANLAL LUVANA,DWARKA @ BATUKBHAI AVICHALBHAI	(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
987	FA/1387/1985	16/03/2017	STATE OF GUJARAT,DIRECTOR OF ARCHAEOLAGY	GOVERNMENT PLEADER	JAGDISHCHANDRA JATASHANKER BHATT,KUMARI SUDHABEN JAGDISHCHANDRA BHATT (MINOR) RESP NO 1 IS NATURAL GUARDIAN,MASTER HARESHKUMAR JAGDISHCHANDRA BHATT(MINOR) RESP NO 1 IS NATURAL GUARDIAN,MASTER MAHENDRAKUMAR JAGDISHCHANDRA BHATT(MINOR) RESP NO 1 IS NATURAL GUARDIAN	
988	FA/1391/1985	24/01/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	EMPLOYEES STATE INSURANCE CORPORATION,BHIKHUBHAI S PATEL,NITINBHAI @ NAVNITBHAI PATEL,JAGDISHBHAI G SHAH,BIJALBHAI HARIBHAI NAL THRO.HIS HEIRS & REPRESENTATIVES:,SMT.SANTOKBEN WD/O.BIJALBHAI HARIBHAI NAL,JAYANTIBHAI S/O.BIJALBHAI NAL,BHARATBHAI S/O.BIJALBHAI NAL,JITENDRAKUMAR S/O.BIJALBHAI NAL,PRAKASHBHAI S/O.BIJALBHAI NAL,ARVINDBHAI S/O.BIJALBHAI NAL	,(MR PM RAVAL),(MR SR SHAH)
989	FA/1400/1985	27/08/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	SITABEN WD/O SOMABHAI FULABHAIPATEL,JAGDISHKUMAR SOMABHAI PATEL,KAILASHBEN SOMABHAI PATEL,MADHABHAI KODARBHAI PANCHAL CHEKED	FRESH NOTICE REQD(N)
990	FA/1403/1985	01/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MINOR CHIRAGKUMAR NAVINCHANDRA PANDYA,MINOR SANDIPKUMAR NAVINCHANDRAPANDYA,MINOR NIMISHABEN NAVINCHANDRA PANDYA,RAMILABEN WD/OF NAVINCHANDRA PANDYA,KACHARALAL MOTIRAM PANDYA,DAHIBEN KACHARALAL PANDYA,BAPUSINH HAMIRSINH KHANT,SABIRHUSEIN ABDULHAJIJ,A A PAVAR,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR GHANSHYAM AMIN,MR SV RAJU,MR BA SURTI
991	FA/1404/1985	01/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MINOR NIMESHKUMAR SURESHCHANDRA,BAPUSINH HAMIRSINH KHANT,SABIRHUSEN ABDULLHAJIJ,A A PAVAR,UNITED INDIA INSURANCE CO.LTD.	,MR SV RAJU
992	FA/1412/1985	10/12/2008	HEIRS OF MEGHJI KHIMJI,PARSHOTTAM MEGHJI,KASTURBEN RAMJI,SHANTABEN CHHAGANLAL,JAYANTIBHAI PARSHOTTAM MULIYA,RAMESHBHAI PARSHOTTAM MULIYA,ASHOKBHAI PARSHOTTAM MULIYA,PARESHBHAI PARSHOTTAM MULIYA	MR YATIN SONI	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,MR NS SHEVADE
993	FA/1418/1985	24/01/2012	EMPLOYEES' STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	BIJALBHAI HARIBHAI NAI DECD.THROUGH THE LRS,STATE OF GUJARAT,BHIKHUBHAI S PATEL,NITINBHAI ALIAS NAVINBHAI PATEL,JAGDISH G SHAH	,NOTICE SERVED,MR PRANAV G DESAI,MR HEMANT S SHAH
994	FA/1426/1985	08/05/2008	SHYAM S SINGHAL,	MR PM THAKKAR	RATILAL JUTHABHAI,GENERAL MANAGER,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR SB VAKIL)
995	FA/1431/1985	08/05/2008	DHIRAJLAL HARIBHAI PATEL,	(MR BHARAT J SHELAT)	COMPETENT AUTHORITY AND ADDL. COLLECTOR, SURAT,	
996	FA/1443/1985	22/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	CHAUHAN CHANSING VAGATSING,MISS MANSIKUVEN CHANSING CHAUHAN MINOR THROUGH HER GURD. RES NO 1,RAMUBHAI LAKHABHAI CHAUDHARI,DIPAK MULJIBHAI PALAS,MONA STEEL & ENGINEERING CO.,NEW INDIA INSURANCE CO.,	NOTICE SERVED,MR YN OZA,MR HEMANT S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
997	FA/1444/1985	18/06/2009	BHAGWANDAS NAGARDAS A FIRM,BHAGWANDAS NAGARDAS,GORDHANDAS BHAGWANDAS,HIRABEN CHANDULAL PARIKH,PADMABEN GORDHANDAS PARIKH,INDUBEN VASANTLAL SHAH,SHANTABEN MUKUNDLAL PARIKH,HEIRS OF RASIKLAL MOHANLAL,CHAMPABEN RASIKLAL SHAH,DUSHYANTKUMAR RASIKLAL,SUDHABEN BACHUBHAI,UMABEN RAMESHCHANDRA,MRUDULABEN RASIKLAL,GORDHANDAS BHAGWANDAS,HEIRS OF HARILAL DURLABHDAS,KAMLABEN WD/O HARILAL MODI,BINDUBHAI BABUBHAI MODI	,MR ARUN H MEHTA	SURYAKANT SAVIALAL AND BROTHER,	(MR NAGIN N GANDHI)
998	FA/1451/1985	20/01/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	NAVINCHANDRA KANTILAL SOMPURA,BABUBHAI KHUSHALBHAI PAWAR	MR PRAKASH K JANI
999	FA/1452/1985	07/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	CHANDRAKANT NYALCHANDBHAI MEHTA,AMARSING JASING VAGHELA,AMARSING JASING VAGHELA	,NOTICE SERVED,DS AFF.NOT FILED (R)
1000	FA/1453/1985	08/05/2008	SURESHCHANDRA CHHOTALAL DOSHI,	MR PM THAKKAR	DRIVER SHRI RATILAL JUTHABHAI,THE GENERAL MANAGER, M/S. ARUNODAY MILLS LTD., MORBI,NEW INDIA INSURANCE CO.LTD., RAJKOT	NOTICE SERVED,(MR SB VAKIL)
1001	FA/1454/1985	08/05/2008	RANJITBHAI JIVANLAL CHAUHAN,	MR PM THAKKAR	DRIVER SHRI RATILAL JUTHABHAI,THE GENERAL MANAGER, M/S. ARUNODAY MILLS LTD., MORBI,NEW INDIA INSURANCE CO.LTD., RAJKOT	NOTICE SERVED,(MR SB VAKIL)
1002	FA/1516/1985	28/08/2008	UNION BANK OF INDIA,	(MR HB KANSARA)	HEIRS OF BHIKHABHAI DOLATRAM RAVAL,JIVIBEN WD/O BHIKHABHAI RAVAL,FULSHANKAR BHIKHABHAI RAVAL,JASHUBHAI BHIKHABHAI RAVAL,KALIDAS DOLATRAM - DISMISSED	,NOTICE SERVED,DELETED
1003	FA/1517/1985	13/04/2017	INSPECTOR GENERAL OF POLICE,SUPDT OF POLICE OF UDEPUR,POLICE STATION OFFICER UDEPUR,MODI RAMAJI,RANGE FOREST OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER	JAYANTILAL PRAHLADJI,	
1004	FA/1535/1985	11/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANUBHAI & CO.,,MANUBHAI BHAILALBHAI PATEL,MANUBHAI PURSHOTTAM PATEL	NOTICE UNSERVED,NANAVATI & NANAVATI
1005	FA/1552/1985	21/01/2011	PATEL LALITKUMAR MOHANLAL,KUNVARJI LALJI THAKOR ,THE ORIENTAL FIRE AND GENERAL INSURANCE COMPANY	(MR DEEPAK M SHAH)	CHANDUBHA MULUBHAI,BAI SAIBA KALUBHA,VIMLABA KALUBHA,PRASANBA KALUBHA -DELETED,JAYABA KALUBHA,SURUBHA KALUBHA,KISHORESINH KALUBHA,JAYENDRASINH KALUBHA APP NO 5 TO 8 MINOR REPRESENTED THEIR MINOR BAI SAIBA KALUBHA GURD AND FRND	,DELETED
1006	FA/1581/1985	22/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHRI AYAR KANJI BACHU,DRIVER GAMBHIRSINH JIVUBHA,DRIVER KANJI KHIMJI,PRABHAT TRANSPORT	NOTICE SERVED,MR.HIREN M MODI
1007	FA/1583/1985	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	ABDUL SATTAR SHERJI SINCE DECD. HIS HEIRS AND LR,MARIAMBEN WD/O ABDUL SATTAR,SALIM SATTAR ABDUL SATTAR SHERJI	,NOTICE SERVED
1008	FA/1605/1985	27/08/2010	BABUBEN WD/O RAMJIBHAI KALIDAS,MINOR JASHIBEN RAMJIBHAI,MINOR MANABHAI RAMJIBHAI,GANGABEN WD/O KALABHAI DANABHAI HARIJAN	,FRESH NOTICE REQD(N)	MANGALBHAI GORDHANBHAI SOLANKI,ARVIND CHHOTALAL PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,MR HM PARIKH,(MR DEEPAK M SHAH)
1009	FA/1606/1985	27/08/2010	GIRDHARBHAI MELABHAI HARIJAN,	FRESH NOTICE REQD(N)	MANGALBHAI G SOLANKI,ARVIND CHHOTALAL PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,MR HM PARIKH,(MR DEEPAK M SHAH)
1010	FA/1607/1985	27/08/2010	DAHIBEN CHHAGANBHAI HARIJAN,	FRESH NOTICE REQD(N)	MANGALBHAI GORDHANBHAI SOLANKI,ARVIND CHHOTALAL PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,MR HM PARIKH,(MR DEEPAK M SHAH)

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1011	FA/1608/1985	27/08/2010	MADHUBHAI DHANABHAI HARIJAN,	FRESH NOTICE REQD(N)	MANGALBHAI GORDHANBHAI SOALNKI,ARVIND CHHOTALAL PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,MR HM PARIKH,(MR DEEPAK M SHAH)
1012	FA/1611/1985	08/05/2008	PRAVINKUMAR M BHATT,SHANTILAL N BHATT	NOTICE UNSERVED,MR DD VYAS	MINOR DAKSHABEN R JASANI THRO'GUARDIAN RAMJIBHAI R JASANI,UNITED INDIA INSURANCE LTD.	NOTICE SERVED,(MR AV TRIVEDI)
1013	FA/1614/1985	29/07/2011	AMIN ELECTRICALS PVT.LTD.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CENTRAL BANK OF INDIA,	MR AJ PANDYA
1014	FA/1618/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEMANTSING KALYANSING,	NOTICE NOT RECD BACK
1015	FA/1619/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	(MR ANIL R DAVE)	VASHARAMBHAI MATHURBHAI,	
1016	FA/1620/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	FRESH NOTICE REQD(N)	HIRABEN LAXMANBHAI,	NOTICE NOT RECD BACK
1017	FA/1621/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	FRESH NOTICE REQD(N)	NEMATSING SHIVUBHAI,LILABEN SHIVUBHAI	NOTICE NOT RECD BACK
1018	FA/1622/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMBHAI RATHUBHAI,	NOTICE NOT RECD BACK
1019	FA/1623/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KESHAVLAL POPATLAL,NAGARLAL POPATLAL,VASHRAMBHAI POPATLAL,GANDALAL POPATLAL,KANJIBHAI POPATLAL	NOTICE NOT RECD BACK
1020	FA/1624/1985	06/12/2010	SECOND SPECIAL LAND ACQUISITION OFFICER,	FRESH NOTICE REQD(N)	RANJITSINH DEVSING SINCE DECEASED THROUGH HEIR,HARPALSING RANJITSINH,PRATABHKUNVARBA WIDOW OF RANJITSING DEVSING,HANSAKUMARI RANJITSINH	,NOTICE NOT RECD BACK
1021	FA/1625/1985	29/06/2010	MANISH RAMESHCHANDRA SHAH,	NOTICE UNSERVED	GHANSHYAMLAL RANCHHODLAL SHAH,	NOTICE UNSERVED
1022	FA/1626/1985	30/06/2016	SUNILKUMAR CHINUBHAI MEHTA,	(MR KS JHAVERI)	DHIRAJLAL NATHALAL SONI,	MR VM JOSHI
1023	FA/1631/1985	15/05/2008	MOTIBHAI KABHAIBHAI PARMAR,	RULE UNSERVED	HARUN MAHMOMAD MULLA,CHIMANBHAI M PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,MINOR BAI SAVITA SISTER OF DECEASED,GUJARAT ELECTRICTY BOARD	NOTICE SERVED,MR RAJNI H MEHTA,(MR MD PANDYA)
1024	FA/1632/1985	15/06/2017	MOTIBHAI KABHAIBHAI PARMAR,	FRESH NOTICE REQD(N)	HARUN MAHMOMAD MULLA,CHIMANBHAI M PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA
1025	FA/1786/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,,FULABHAI L DAMOR,AMBABEN FULABHAI DAMOR,GALIBEN W/O.HIRAFULA DAMOR,MINOR MOTIBHAI HIRABHAI,MINOR BHARATBHAI HIRABHAIA,MINOR SAVITABEN HIRABHAI,MINOR LILABEN HIRABHAI,MINOR BALVANT HIRABHAI	FRESH NOTICE REQD(N),DELETED,(MR SB VAKIL)
1026	FA/1787/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,,LAKHABHAI KUBERBHAI VAGADIA,BAI MOGHI LAKHABHAI KUBERBHAI	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1027	FA/1788/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,,DEVABHAI HIRABHAI DAMOR,BAI JAMNA D/O DEVA HIRA,BAI GANGA D/O DEVA HIRA	NOTICE NOT RECD BACK,FRESH NOTICE REQD(N),DELETED,(MR SB VAKIL)
1028	FA/1789/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,,DAKNABHAI MATHURBHAI DAMOR,BAI DATI DAKNABHAI MATHURBHAI,GALIBEN W/O.HIRAFULA DAMOR,MINOR MOTIBHAI HIRABHAI,MINOR BHARATBHAI HIRABHAIA,MINOR SAVITABEN HIRABHAI,MINOR LILABEN HIRABHAI,MINOR BALVANT HIRABHAI	NOTICE NOT RECD BACK,FRESH NOTICE REQD(N),DELETED,(MR SB VAKIL)

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1029	FA/1790/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,SARDARBHAI K DAMOR,CHAMPABEN W/O.SARDAR KHATRA	NOTICE SERVED,DELETED,(MR SB VAKIL)
1030	FA/1791/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,NATHABHAI DEVABHAI DAMOR,UJAMBHAI NATHABHAI,SABHABHAI NATHABHAI,GAUTAMBHAI NATHABHAI	,NOTICE SERVED,(MR SB VAKIL)
1031	FA/1792/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,BAI SANTA WD/O.SARDARBHAI SOMABHAI,MINOR DALABHAI S/O.SARDARBHAI SOMABHAI,SOMABHAI CHATARBHAI,DARIYABEN W/O.SOMABHAI CHHATARBHAI	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1032	FA/1793/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED,(MR GN DESAI)	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI SANKOBEN WD/O KALUBHAI SIKNABHAI,MINOR JESINGBHAI KALUBHAI	NOTICE NOT RECD BACK,FRESH NOTICE REQD(N),DELETED,(MR SB VAKIL)
1033	FA/1794/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI KAMLIBEN WD/O SACHIN BHAGVAN,MINOR BHARAT SACHIN BHAGVAN,UJAMBEN SACHIN BHAGWAN,MINOR BEBI SACHIN BHAGVAN,BHAGVANBHAI SARDARBHAI DAMOR	NOTICE NOT RECD BACK,FRESH NOTICE REQD(N),DELETED,(MR SB VAKIL)
1034	FA/1795/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI SHANTABEN WD/O BHEMABHAI N,SAGIRBAI ZANKS BHEMABHAI N,MINOR BAI BHURI BHEMABHAI,MINOR PRATAP BHEMABHAI,PUNABHAI BHEMABHAI,MINOR JAVRATE BHEMABHAI N	,NOTICE NOT RECD BACK,NOTICE SERVED, (MR SB VAKIL)
1035	FA/1796/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI PUNAMBEN WD/O JESINGBHAI MOTIBHAI,BAI MAKARBEN WD/O MOTIBHAI RATUBHAI	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1036	FA/1797/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI DELETED,NEW INDIA INSURANCE CO.,RAMBHAI RANCHODBHAI BHEL,RANCHODBHAI HIRABHAI,BAI DHULI W.O. RANCHODBHAI HIRABHAI	
1037	FA/1798/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,MINOR NANI THROUGH GUARDIAN LALABHAI S DAMOR,MINOR DALABHAI S/O.SARDARBHAI SOMABHAI,SOMABHAIA CHATARBHAI,BAI DARIYABEN W/O.SOMABHAI CHHATARBHAI	FRESH NOTICE REQD(N),DELETED,(MR SB VAKIL)
1038	FA/1799/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,SINIBEN W/O.PUNJABHAI SUFRABHAI DAMOR	NOTICE SERVED,DELETED,(MR SB VAKIL)
1039	FA/1800/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED.,NEW INDIA INSURANCE CO.,LAXMANBHAI FULABHAI DAMOR	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1040	FA/1801/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE SERVED	AHMADBHAI ABDULLABHAI,NEW INDIA INSURANCE CO.,RATNA MOTI DAMOR	NOTICE SERVED,DELETED,SB VAKIL
1041	FA/1802/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,RAVI KHIMABHAI ARJANBHAI	NOTICE SERVED,DELETED,(MR SB VAKIL)
1042	FA/1803/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,SHANABHAI ARJANBHAI DAMOR	,MR BHARAT JANI,(MR SB VAKIL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1043	FA/1804/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI DHANIBEN GAUTAMBHAI VAJABHAI DAMOR	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1044	FA/1805/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,SAVABHAI JUMABHAI KOLI	NOTICE SERVED,DELETED,(MR SB VAKIL)
1045	FA/1806/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO.,BHURABHAI KALUBHAI TARAL BHIL	NOTICE NOT RECD BACK,DELETED,MR SN SOPARKAR,(MR SB VAKIL)
1046	FA/1807/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO.,SHANTABEN D/O.SURMABHAI KOYABHAI	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1047	FA/1808/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,RAMANBHAI MAVABHAI DAMOR BHIL	NOTICE SERVED,DELETED,(MR SB VAKIL)
1048	FA/1809/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO.,SAKLIBEN DPO SAVABHAI RATUBHAI	NOTICE SERVED,DELETED,(MR SB VAKIL)
1049	FA/1810/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,JIVABHAI AKHAMBHAI DAMOR BHIL	NOTICE SERVED,DELETED,(MR SB VAKIL)
1050	FA/1811/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMEDBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,RAMABHAI AKHAMBHAI BHILL	NOTICE SERVED,DELETED,(MR SB VAKIL)
1051	FA/1812/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,DAGABHAI AKHAMBHAI DAMOR BHIL	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1052	FA/1813/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI AKHAMBEN KALUBHAI MOTIBHAI	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1053	FA/1814/1985	24/04/2008	MANIBHAI & BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO.,KALUBHAI MOTIBHAI VAGADIA BHIL	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1054	FA/1815/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,SOMABHAI BHAGVANBHAI DAMOR	DELETED,RULE NOT RECD BACK,(MR SB VAKIL)
1055	FA/1816/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,KALUBHAI RATUBHAI VAGADIA	NOTICE NOT RECD BACK,DELETED,(MR SB VAKIL)
1056	FA/1817/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,BAI GALIBEN ASURABHAI B BHIL	NOTICE SERVED,DELETED,(MR SB VAKIL)
1057	FA/1818/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,KHUMABHAI SARDARBHAI DAMOR	NOTICE SERVED,DELETED,(MR SB VAKIL)
1058	FA/1819/1985	24/04/2008	MANIBHAI AND BROTHERS,	NOTICE UNSERVED	AHMADBHAI ABDULLABHAI-DELETED,NEW INDIA INSURANCE CO LTD,SARDARBHAI KHATRABHAI DAMOR	NOTICE SERVED,DELETED,(MR SB VAKIL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1059	FA/1833/1985	20/06/2016	BABUBHAI GOVINDRAM SHETHJI,MADHUSUDAN MAGANBHAI AMIN,KANTIBHAI P PATEL	(MR MI PATEL),MR DD VYAS	BHANABHAI DAHYABHAI GOHIL,THAKORBHAI DAHYABHAI RANA,JIVANBHAI UKABHAI PATEL,BIHARILAL GOVARDHANDAS GHAYAL,MAGANBHAI DAHYABHAI GOHIL,HARKISHANBHAI DAHYABHAI KHATRI,SULEMAN YUSUF UNIYA,JAYANTILAL GOVINDBHAI BADSHAH,ISHVARBHAI MOHANBHAI SUTARIA,DAYANAND HARGOVIND RATHOD,RATIBHAI GOPALJI DESAI,JAYSUKHBHAI MAGANLAL MISTRY,MAGANBHAI ZINABHAI NAIK,SHARADBHAI MANIBHAI SHAH,SHANTILAL DHIRAJLAL BAXI,KANTILAL LALLUBHAI SHAH,NAGINDDAS NAGARDAS VALSADIYA,PARBHUBHAI VALLABHBHAI PATEL,DARA KEKHSURU DABOO,MANUBHAI FOJALAL KOTHARI,CHARITY COMMISSIONER	NOTICE SERVED,(MR KS JHAVERI),MR SN SHELAT
1060	FA/1839/1985	04/07/2011	MUNICIPAL CORPORATION OF THE AHMEDABAD CITY,	NOTICE SERVED,MR SATYAM Y CHHAYA	SHAH CONSTRUCTION CO.LTD.,	NANAVATI ASSOCIATES
1061	FA/1842/1985	22/02/2010	STATE BANK OF SAURASHTRA,	(MR JD AJMERA)	HARILAL NARANJI JOSHI,	UNSERVED EXPIRED (N)
1062	FA/1844/1985	13/04/2011	CONTINENTAL DISTRIBUTION CO.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHRIKRISHNA RAJENDERA MILLS LTD.,	NOTICE SERVED
1063	FA/1866/1985	26/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	M K PATEL & COMPANY,	MR KG SUKHWANI,(MR SB VAKIL)
1064	FA/1867/1985	26/08/2011	M K PATEL & COMPANY,	MR KG SUKHWANI,(MR SB VAKIL)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1065	FA/1880/1985	30/12/2010	NIRUBEN RAMESHLAL PATEL,VIMALABEN VASUDEVLAL PATEL	NOTICE NOT RECD BACK,NOTICE SERVED	HEIR OF CHANDULAL @ BABUBHAI VAGHJIBHAI,BHUPENDRA CHANDULAL @ BABUBHAIVAGHJIBHAI,MANUBHAI JETHABHAI,LEKHABEN AMBUBHAI PATEL,PUSHPABEN INDUBHAI PATEL,SHARADBEN JAYANTILAL PATEL	,NOTICE SERVED
1066	FA/1881/1985	08/05/2008	JASUBEN WD/O AMBALAL SHIVLAL PATEL,NARENDRA AMBALAL PATEL,BHUPENDRA AMBALAL PATEL	MR HIREN K SHAH	PRAMODRAY MANILAL VYAS,JITENDRA JAYANTILAL JOSHI,BACHUBHAI NAROTTAMBHAI PATEL,KRUSNABEN W/O JITENDRA JAYANTILAL	MR YV BRAHMBHATT,MR DD VYAS
1067	FA/2139/1985	04/07/2011	UNION OF INDIA,	MR PS CHAMPANERI,MS RV ACHARYA	AJIT CONSTRUCTION CO.,R R SUDHINDRA	RULE UNSERVED,MR KG SUKHWANI
1068	FA/2141/1985	06/07/2011	RAMAKBAL SITARAM DUBE,	(MR SURESHM SHAH)	RAMKARAN SITARAM DUBE,HOSLAPRASAD RAJPAT PATHAK	UNSERVED EXPIRED (N)
1069	FA/2150/1985	19/03/2008	TRIKAMDAS GORDHANDAS BORA SINCE DECEASED THRO'HIS HEIRS,LATABEN D/O T.G.BORA W/O SHANTILAL VYAS,SUDHIR T.BORA S/O TRIKAMDAS,MANOJ T.BORA S/O TRIKAMDAS	(MR MR GEHANI),MR DR PANCHAL,MR JM VASU	STATE OF BANK OF BIKANER & JAIPUR,U D DAVE & CO.,UPENDRA DEVDUTTRAI DAVE,MAHENDRAKUMAR DEVDUTTARAI DAVE,JAYENDRA DEVDUTTRAI DAVE	,NOTICE SERVED,DELETED,MR GAURANG H BHATT,(MR PV NANAVATI)
1070	FA/2157/1985	27/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DASHRATHBHAI VELJIBHAI CHAUDHARI,PATEL SAHDEVBHAI MANILAL,ARJANBHAI ALABHAI,ORIENTAL FIRE AND GENERAL INSURANCE CO.	NOTICE SERVED,SERVED BY RPAD (N),DELETED, (MR NC NAYAK)
1071	FA/2158/1985	08/02/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HARSHABEN VELJIBHAI CHAUDHARI,ORIENTAL FIRE & GENERAL INSURANCE CO. DELETED.,PATEL SAHDEVBHAI MANILAL,ARJANBHAI ALABHAI	,(MR NC NAYAK),MR MP NAIK
1072	FA/2162/1985	25/09/2009	KALIDAS HARJIVANDAS,MUKUNDRAY KALIDAS GORADIA,KOLI BHAGWAN RANCHHOD	(MR JT TRIVEDI)	DECEASED NANUBHAI ALIAS RAHEMANBHAI KASAMBHAI BY HEIRS,BANUBEN MANUBHAI ALIAS RAHEMANBHAI,BASIR NANUBHAI ALIAS RAHEMANBHAI,HAMID MANUBHAI ALIAS RAHEMANBHAI,HANIF NANUBHAI ALIAS RAHEMANBHAI,NEW INDIA ASSURANCE COMPANY	,NOTICE NOT RECD BACK,RULE SERVED,MR JS PATEL

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1073	FA/2183/1985	27/08/2010	BHAVESH RAMNIKLAL THAKKAR,	MR MC BHATT	JAYANTILAL GORDHANDAS -DELETED,PUNJABHBAI NATHURAM NAI,UNITED INDIA INSURANCE CO LTD,NARANBHAI RAMJIBHAI DHOBI	NOTICE SERVED,DELETED,(MR JD AJMERA),MR RR MARSHALL,(MR PV NANAVATI),MR MANOJ N POPAT
1074	FA/2187/1985	29/08/2008	MEHMOOD MOHMAD SIDIK,	MS ASHA H GUPTA	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH
1075	FA/2191/1985	14/03/2008	SHANTILAL SAMALDAS BHATT,JAYAGAMI SHANTILAL BHATT,SANTOKBEN SAMALDAS BHATT,KUMARI NAYANA SHANTILAL BHATT,KUMARI KOKILA SHANTILAL BHATT		SURJIYSINH MUKESHSINH SIKH,JITENDRAKUMAR MULJI CHAVDA,THE NEW INDIA ASSURANCE CO. LTD.	
1076	FA/2196/1985	08/05/2008	ARVINDKUMAR CHIRANJILAL GUPTA,	MR YN OZA	MANILAL SOMABHAI HARIJAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)
1077	FA/2197/1985	08/05/2008	PRAVINKUMAR CHIRANJILAL GUPTA,	MR YN OZA	MANILAL SOMABHAI HARIJAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED
1078	FA/9/1986	26/08/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	JYOTI CLOCK MANUFACTURING COMPANY,	MR PC MASTER
1079	FA/11/1986	07/03/2008	PATEL AMRATLAL HARGOVANBHAI,PATEL HARGOVANBHAI MAGANBHAI	MR SN SHELAT	CHAUDHARI SANTOKBEN WD/O VELJIBHAI GANESHBHAI,CHAUDHARI SHANKARBHAI VELJI,NEW INDIA ASSURANCE CO LTD	MR KG SHETH,MR GC MAZMUDAR,MR HG MAZMUDAR
1080	FA/18/1986	09/05/2008	RAMKISHORE LAKHARAM,	NOTICE UNSERVED	BAI SHIV KUMARI WD/O. KANAIYASING RAMPALSING,KIRANMALA,RAYBAHADURSING TILAKRAJSING	RULE UNSERVED
1081	FA/24/1986	26/11/2010	NARSINGH SINGHJI BARIA,	MR SN SOPARKAR	KANTIBHAI SHANABHAI PATEL,KANTABEN CHANDUBHAI PATEL (DELETED),UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI
1082	FA/30/1986	13/05/2008	JAGDISH POPATLAL MISTRI,	MR MC BHATT	MANILAL KARSANDAS CHAUHAN (DELETED),JASH TRAVELLERS,LAXMANSINH AMARSINH MAKWANA,BHAIRAVNATH TRAVELLERS' PARTN-ER A.B.PATEL DECD BY HIS HEIRS,NEW INDIA INSURANCE CO.LTD.,UNITED INDIA INSURANCE CO.,	,NOTICE SERVED,DELETED,MR KM PARIKH,MR BR SHAH
1083	FA/37/1986	07/08/2008	ARUN PAPER PRODUCTS,	(MR MB GANDHI)	KALYAN PAPER MART,	MR SN SOPARKAR,MR BS TRIVEDI
1084	FA/41/1986	07/02/2011	M P ENGINEERING CO.,AKABARALI RAMJANALI	MR JN JADEJA	ANAR CO.OPERATIVE INDUSTRIAL ESTATE LTD.,C T SHAH,VIJAY MILLS LTD.	NOTICE SERVED
1085	FA/43/1986	13/05/2008	DEEPAKUNVAR JAWANSINH,TEJSINH JAWANSINH RAO,LAXMANSINH JAWANSINH RAO,ASHOKKUMAR JAWANSINH RAO,DILIPKUMAR JAWANSINH RAO,HEMLATA LAXMANSINH	MR AF PATEL	BABULAL PUNAMCHAND SHAH,KAUSHIKKUMAR BABULAL SHAH,HEIRS OF SHARDABEN BABULAL SHAH,BABULAL PUNAMCHAND SHAH,KAUSHIKKUMAR BABULAL SHAH	,(MR A J PATEL)
1086	FA/44/1986	15/11/2010	BHAVNA CORPORATION,ARVIND MANEKLAL TAILOR	(MR SB VAKIL)	YESWANT VIRCHAND DESAI,VINODBHAI BALDEVDAS SHETH	MR DD VYAS
1087	FA/45/1986	22/03/2011	PARMABAI WD/O KHAJURIA TULSIA,MINOR BHIMA KHAJURIA TULSIA,MINOR KALYAN KHAJURIA TULSIA	NOTICE UNSERVED	LAKHU HADHU,MS. KHIMJI JESANG AND CO. A PARTNERSHIP FIRM THRO,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED
1088	FA/46/1986	22/03/2011	RATNABAI WD/O VAGHA ASARIA,KUMARI KHETABAI D/O VAGHA ASARIA,MINOR GANGABAI VAGHA ASARIA,MINOR PANCHAN VAGHA ASARIA,MINOR RAJBAI VAGHA ASARIA,MINOR BACHU VAGHA ASARIA	NOTICE NOT RECD BACK,MR BR SHAH	LAKHU HADHU,KHIMJI JESANG & CO.,NEW INDIA INSURANCE CO.LTD	NOTICE SERVED,MR RAJNI H MEHTA
1089	FA/50/1986	04/08/2010	MATHURDAS G KUNDALIA,SUMRA IBRAHIM HASAN	(MR SURESHM SHAH)	SHANKERGIRI VASHRAMGIRI SINCE DECD.THROUGH HIR LRS,GODAVARI SHANKARGIRI,JAYSHRI GOPALGIRI,MINOR MANIYO GOPALGIRI THROUGH HIS GUARDIAM RSP.3,MINOR BABA GOPALGIRI THROUGH HIS GUARDIAN RESP.3,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,DELETED,MR SV RAJU

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1090	FA/51/1986	04/08/2010	MATHURDAS G KUNDALIA,SUMRA IBRAHIM HASAN	(MR SURESHM SHAH)	DEVSHI KARA HARIJAN,DEVIBAI DEVSHI HARIJAN,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,MR SV RAJU,MR NIRAV C THAKKAR
1091	FA/52/1986	04/08/2010	MATHURDAS G KUNDALIA,SUMRA IBRAHIM HASAN	(MR SURESHM SHAH)	SUKHUBHA NAVUBHA,UNITED INDIA INSURANCE CO.LTD	MR SV RAJU,MR PREMAL R JOSHI
1092	FA/110/1986	11/09/2008	DINYAR ERACHSHA NALLA DARU,	MS VASUBEN P SHAH	KETI DAUGHTER OF DOSABHAI NEKHUSHAU ANKLESHWARIA,	(MS SHEHNAZ B SHETHNA)
1093	FA/111/1986	20/03/2017	USMANGANI VALIBHAI MALEK,	MR KH BAXI	AHMEDABAD MUNICIPAL TRANSPORT CORPORATION,AHMEDABAD MUNICIPAL CORPN.	NOTICE SERVED
1094	FA/114/1986	02/09/2009	METUBEN WD/O JAWANJI DHIRAMJI,JASHIBEN D/O JAWANJI DHIRAMJI,JASHWANT JAWANJI,LILABEN D/O JAWANJI DHIRAMJI	(MR MD PANDYA)	BANDEKHA SAHEBKHA,GAUTAM TRADING CO,THAKARDA GAMBHIRJI VIRSANGJI,DHIRAJLAL SHIVLAL SUTHAR,NEW INDIA INSURANCE CO LTD,DHIRAJI DALAJI RAJPUT	NOTICE SERVED,DS AFF.NOT FILED (R),MR BR SHAH
1095	FA/120/1986	08/05/2008	RAMANBHAI ISHWARBHAI BHIL,	UNSERVED EXPIRED (R)	AMANULLAKHAN SITABHAN PATHAN,MONINKHAN DOSUKHAN PATHAN,UNITED INDIA INSURANCE CO LTD	MR KF DALAL,MR AMIR K MALEK
1096	FA/148/1986	13/08/2010	HARGOVANDAS LAXMICHAND CHARITYTRUST,MANUBHAI TRIBHOVANDAS,CHANDRAKANT RATILAL	NANAVATI & NANAVATI	UNION OF INDIA,TAX RECOVERY OFFICER	GOVERNMENT PLEADER,MR RP BHATT
1097	FA/151/1986	22/12/2010	CHAMPAKLAL TALKSIBHAI KAMDAR,KANCHANBEN KESHAVLAL GOSAKIYA	NOTICE UNSERVED,UNSERVED EXPIRED (N)	SHETH SAMBHUPRASAD BECHARDAS TRUST,AHMEDABAD MUNICIAPAL CORPN,VIJAYGAURI DURGAPRASAD LASKARI,ARUNKUMAR DUGRAPRASAD LASKARI,JAGDISHPRASAD SHAMBHUPRASAD	NOTICE SERVED,MR MITUL K SHELAT
1098	FA/153/1986	10/03/2011	SURESHCHANDRA PARSOTTAMDAS MAKWANA,LAXMANBHAI PARMABHAI,RAJIBEN PITAMBER,NAVANITLAL BABABHAI CHAVADA,NAVANITLAL BABABHAI CHAVADA,DHULIBEN BABABHAI CHAVADA,SANTOKBEN REVABHAI CHAVADA,NATWARBHAI DANABHAI CHAVADA,HIRABEN UGARABHAI VARMA	MR AJ MEMON	ROHIT PARK CO.-OP. HOUSING SOCIETY'S:,SECRETARY JAYANTILAL BECHARDASPARMAR,CHAIRMAN BABUBHAI KALIDAS,GABABHAI SHIVABHAI PARMAR,JAYANTILAL BECHARDAS,ROHITBHAI NARANBHAI PATEL,HIRABHAI NARANBHAI PATEL,MAFATLAL JEEVRAM CHAVADA,NANIBEN RAMJIBHAI CHAVADA,PUNJIBEN ALIAS PURIBEN MOHANLAL PARMAR,MENABEN SADABHAI PARMAR	NOTICE SERVED,RULE UNSERVED,MR KV SHELAT,MR DP JOSHI
1099	FA/163/1986	27/08/2009	JASHVANTBHAI M DESAI,SINCE DECD.THRU HIS HEIRS & L.RS.,KANAIYALAL JASHVANTBHAI DESAI AGED.70 YRS.,GITABEN HIRENBHAI DESAI[DAUGHTER],VILASBEN JASHVANTBHAI DESAI SINCE DECD.THRU HER HEIR & L.RS.,SHRI KANUBHAI C.DESAI(HUSBAND)AGE-84 YRS.,SHRI ANRUDDH KANUBHAI DESAI(SON)AGED ABOUT 58 YRS.,SHRI CHENTANBHAI KANUBHAI DESAI(SON)AGED 40 YRS.,SMT.SHIVANIBEN AMITBHAI DESAI(DAUGHTER),BHARTIBEN JASWANTBHAI DESAI SINC DEC.THRU HIS HERIS & L.RS.,PRATAPRAI SARABHAI DESAI(HUSBAND),PARESHBHAI PRATAPRAI DESAI(SON),GITABEN HIRENBHAI DESAI(DAUGHTER)	MR BHUSHAN B OZA	SPECIAL LAND ACQ.OFFICER,	GOVERNMENT PLEADER
1100	FA/164/1986	27/08/2009	MINOR AJAYKUMAR KANAIYALAL DESAI,AGED 13 YRS.,	MR BHUSHAN B OZA	SPECIAL LAND AQUISITION OFFICER,	MS VS PATHAK
1101	FA/165/1986	27/08/2009	BALUBHAI MANIBHAI DESAI,AGED 69 YRS.,	MR BHUSHAN B OZA	SPECIAL LAND AQUISITION,	GOVERNMENT PLEADER
1102	FA/166/1986	27/08/2009	SHANTABEN JASHVANTBHAI M DESAITHROUGH HIS PAH J M DESAI,	MR BHUSHAN B OZA	SPECIAL LAND ACQ.OFFICER,	GOVERNMENT PLEADER
1103	FA/198/1986	27/01/2011	SANTOSHBEN BABULAL SHARMA,	MR KV SHELAT	JANAKRAM KHELONE NAI,KHARADIA,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED,DELETED	,DS AFF.NOT FILED (N)
1104	FA/199/1986	12/05/2008	BHAGWAN DEVRAM @ UKHDU,	MR KV SHELAT	DHANLAXMIBEN GANGARAM,	NOTICE UNSERVED

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1105	FA/207/1986	22/11/2010	ANABHAI GALJIBHAI DELETED AS PER COURT ORDER,GALJIBHAI LEMBABHAI DELETED AS PER COURT ORDER,JAMNABEN ANABHAI GALJIBHAI DELETED AS PER COURT ORDER,MEGHIBEN WD/O FATABHAI ANABHAIHEIRS OF DECD.A-1,SHANTABEN D/O FATABHAI ANABHAIHEIRS OF DECD.A-1,HOTIBEN GAJJIBHAI LEMBABHAI DELETED AS PER COURT ORDER	NOTICE SERVED,DELETED	MOHANSINGH BAHADURSINGH DELETED AS PER COURT ORDER,M/S CHITAH TRAVELS,NEW INDIA ASSURANCE CO LTD	DELETED,RULE NOT RECD BACK,RULE SERVED BY DS
1106	FA/208/1986	28/03/2017	SOMABHAI G BARAIA,	MR KV SHELAT	MAHENDRASING LAXMANSING,GUJ.STATE ROAD TRANSPORT CORPORATION,SAJJANSING MEGHSING [DELETED],JANMAHAMAD ABDULKARIM,NEW INDIA ASSURANCE CO.LTD	,NOTICE SERVED,MRS VASAVDATTA BHATT,MR RAJNI H MEHTA
1107	FA/240/1986	08/12/2010	DAVE PRAIVIN CHANDRA MAGANLAL,DAVE SUSHILABEN PRAVINCHANDRA,DAVE NAYANABEN PRAVINCHANDRA,DAVE NITABEN PRAVINCHANDRA,DAVE VARSHABEN PRAVINCHANDR,DAVE ALKESH PRAVINCHANDRA	NOTICE SERVED,UNSERVED EXPIRED (N)	PATEL AMBALAL JOITARAM,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MR HARDIK C RAWAL
1108	FA/244/1986	19/11/2010	K L PATEL ENGINEERS & CONSTRUCTORS,	MS MAYA N BHAVNANI	STATE OF GUJARAT,SUPDT. ENGINEER	GOVERNMENT PLEADER
1109	FA/246/1986	19/09/2008	GSRTC,	(MR MD PANDYA)	NATVERBHAI LAXMANBHAI KHARODIA,LAXMANJI SONAJI - DELETED AS PER FARAD,ISHWERBHAI DHARMAJI,VAKIL RANCHHODBHAI AMBALAL PRAJAPATI,UNITED INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR KF DALAL,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RAJESH O GIDIYA
1110	FA/247/1986	26/09/2008	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	MUMTAZ FAKIRMOHMED KOLIA,MINOR MALANG FAKIRMOHAD,LAXMANJI SONAJI - DIED,ISHWARBHAI DHARMAJI THAKOR,RANCHHODBHAI AMBALAL PRAJAPATI,UNITED INSURANCE CO LTD	,NOTICE SERVED,MR KF DALAL
1111	FA/250/1986	13/03/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	D H GAJJAR & CO.,	MS MAYA N BHAVNANI,MR GT DAYANI
1112	FA/255/1986	11/07/2008	GOVINDBHAI BHANABHAI TADAVI,	MR MTM HAKIM	DEPUTY ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
1113	FA/258/1986	12/08/2010	LALLAKHAN MUNNAKHAN,	MR AJ MEMON	JAGDISHBHAI S PANCHAL,	MR NS SHEVADE,MR SS SHEVADE
1114	FA/290/1986	16/05/2008	BABUBHAI PARSHOTTAMDAS PATEL,LAXMANBHAI SOMNATH PATEL	MR JC VYAS	SITABEN WD/O.MAGANBHAI KACHARADAS,RAMILABEN MAGANBHAI PATEL,MUKESHKUMAR MAGANBHAI PATEL,VARSHABEN MAGANBHAI PATEL,MEENABEN MAGANBHAI PATEL,ANILKUMAR MAGANLAL PATEL,PREMSING MOGHELALJI PAVAR,ABDULBHAI MAHMADBHAI MANSURI,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR JM BAROT,MR RAJNI H MEHTA
1115	FA/291/1986	16/05/2008	BABUB HAIPURSHOTTAMDAS PATEL,	MR JC VYAS	PREMSING MOGHELALJI PAVAR,ABDULBHAI MAHMADBHAI MANSURI,LAXMANBHAI SOMNATH PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA
1116	FA/292/1986	16/05/2008	LAXMANBHAI SOMNATH PATEL,	MR JC VYAS	PREMSING MOGHELAL PAVAR,ABDULBHAI MAHMADBHAI MANSURI,NEW INDIA ASSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1117	FA/293/1986	16/05/2008	BABUBHAI PURSHOTTAMDAS,LAXMANBHAI SOMNATH PATEL	MR JC VYAS	NATHABHAI KACHARADAS PATEL,PREMSING M PAVAR THRO' HIS HEIR MADHUBEN P PAVAR,ABDULBHAI MAHMADBHAI MANSURI,NEW INDIA INSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA
1118	FA/357/1986	03/05/2019	ARVINDBHAI JAMNADAS MEHTA,INDRAVADAN JAMNADAS MEHTA,ARDESAR JAMSHEDJI SHETHNA	DISMISSED FOR NON PROSECUTION,MR. JAVED S QURESHI	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,THE OFFICIAL LIQUIDATOR	OFFICIAL LIQUIDATOR,MS PJ DAVAWALA,MR RD DAVE,MR AFTABHUSEN ANSARI
1119	FA/358/1986	08/05/2008	SUPRABHAT CO-OPERATIVE BANK,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	M/S. DINNE CORPORATION,NAUTAM R KAPADIA	NOTICE SERVED,(MR MB GANDHI)
1120	FA/360/1986	04/02/2008	SHIVIBEN W/O.KODARBHAI DEVABHAI,	MR KG SHETH	USMANBHAI KASAMBHAI VAHORA,IQBALBHAI AHMADMIYA PIRZADA,UNITED INDIA INSURANCE CO.LTD.	MR RR MARSHALL
1121	FA/383/1986	09/05/2008	UNION OF INDIA,DIVISIONAL RAILWAY MANAGER,,SENIOR DIVISIONAL COMMERCIAL	MR RP BHATT	RAJESHWARPRASAD BENI MADHO MITTAL,	(MR FA MEMON)
1122	FA/386/1986	07/08/2008	WADIA BODY BUILDERS,SWAN F WADIA	NOTICE NOT RECD BACK,NOTICE SERVED	FERROUS AND NON-FERROUS METALS,	NOTICE UNSERVED
1123	FA/387/1986	25/09/2008	STATE OF GUJARAT,SPECIAL CHIEF POLICE OFFICER	GOVERNMENT PLEADER	HEIRS OF ANANTRAI P VYAS,DHAVIDYABEN ANANTRAI VYAS,JATIN ANANTRAI VYAS,BHAVNA ANANTRAI VYAS,ALKA ANANTRAI VYAS	MR YN OZA
1124	FA/394/1986	06/04/2017	CHAMPAKLAL MOHANLAL,	MR SN SHELAT	NARESHCHANDRA LALLUBHAI SOPARIWALA,	NOTICE SERVED
1125	FA/400/1986	10/09/2008	MANGUBEN W/O.SHIVAJI SHANKERJI,	(MR BH MEHTA)	STATE OF GUJARAT,ATMARAM DAHYA THAKORE,SHAKARJI DAHYAJI THAKORE,RAMTUJI DAHYAJI THAKORE,BHAGAWANJI DAHYAJI THAKORE,L D THAKORE (DELETED)	,NOTICE SERVED,(MR JV DESAI)
1126	FA/401/1986	16/03/2009	GOVINDLAL MADHAVLAL PATEL,	MR VM JOSHI	KARASANBHAI BABALDAS PATEL,DASHRATHBHAI BABALDAS	NOTICE SERVED,(MR RN SHAH)
1127	FA/412/1986	16/05/2008	KESARIMAL CHUNILAL BY HIS HEIRS,ANASIBEN WD/O.KESRIMAL CHUNILAL,KANCHANBEN BHOORCHANDJI,LILADEVI GAUTAMCHANDJI,MAHAVIR KESRIMAL,PUSHPADEVI MITHALAL,REKHA KESRIMAL,BALULAL KESRIMAL,SURESH KESRIMAL	(MR MB GANDHI)	BALMUKUND C0-OPERATIVE HOUSING SOCIETY LTD.,CHAIRMAN OF THE BALMUKUND CO-OP.HOUSING SOCIETY LTD.	,MR BK DAMANI
1128	FA/422/1986	08/07/2011	PIRMAL JAWALAPRASAD & BROTHERS,JAWALPRASAD BRIJMOHANLAL TULSIAN,ISHWERIDEVI JAWALAPRASAD TULSIAN,ARVINDKUMAR JAWALAPRASAD TULSIAN	(MR MB GANDHI)	STATE BANK OF INDIA,ASSOCIATED TRADERS AND ENGINEERING LTD.,D M G TRANSPORT CO. DELETED,ROAD TRANSPORT CORPORATION DELETED,JAIPUR GOLOEN TRANSPORT CO. DELETED,EAST INDIA TRANSPORT AGENCY DELETED	DELETED,(MR GN DESAI),MR PRANAV G DESAI,MR GM JOSHI
1129	FA/518/1986	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION THRU ITS GENERAL MANAGER,	SN SHELAT	HARIHAR NATHALAL TRIVEDI,DRIVER, HARGOVINDBHAI KARSHANBHAI,MEMON NOORMOHMAD SIDIQBHAI,THE NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,KM PARIKH
1130	FA/529/1986	01/12/2016	MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.	CENTRAL BANK OF INDIA,	NOTICE SERVED,M/S NJ MEHTA ASSO.
1131	FA/539/1986	21/02/2008	JASHUBHAI BHIKHABHAI PRAJAPATI,	KG SHETH	R.LAL KRISHAN HAVANAPPA MADRASI, (DELETED),MAHENDRA & MAHENDRA CO.,,UNITED INDIA INSURANCE CO.,	NOTICE SERVED,DELETED,MR GAUTAM S PATEL,RR MARSHAL
1132	FA/554/1986	05/09/2019	SAIDABANU WD/O.SAIYAD AHMED MUSTAFA MALIK,	MR MJ THAKORE	UNION OF INDIA,	MR KM PARIKH

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1133	FA/558/1986	14/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	CHAMPABEN WIDOW OF JANAKRAY JETHALAL YADAV,CHARUBEN T CHAUDHARY,JETHALAL SAMANTBHAI YADAV,RAJIBEN WIFE OF JETHALAL SAMANTBHAI YADAV,AMANULLA GULAMKHAN PATHAN	NOTICE SERVED,UNSERVED EXPIRED (R)
1134	FA/564/1986	08/05/2008	NIRMALABEN A. NATHWANI,BIPINKUMAR A. NATHWANI,DAXAKUMARI A. NATHWANI,CHANDRESHKUMAR A. NATHWANI,LAXMIBEN KANJI NATHWANI	FRESH NOTICE REQD(N)	GENERAL MANAGER - G.S.T.C.,AMIR ALI PYAR ALI KHOJA	(MR MD PANDYA)
1135	FA/569/1986	15/07/2008	SWAMINARAYAN MANDIR TRUST,	MR MITUL K SHELAT	SHANKERJI PUNAMAJI,	MR SS BELSARE
1136	FA/570/1986	24/11/2011	ISHWARBHAI BHAGWANDAS PATEL,	MS MAYA S DESAI	TRILOKNATH MOHITMANI,ASHWANI MITTAL KISHORILAL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI,MR SHANTILAL S SHAH
1137	FA/594/1986	15/12/2010	DANILIMDA, GUJARAT COOPERATIVEHOUSING SOCIETY LTD.,	(MR MD PANDYA)	PRATIMA BUILDERS,	MS MAYA N BHAVNANI
1138	FA/600/1986	14/05/2008	SURENDRAKUMAR PREMCHAND JAIN,	NOTICE NOT RECD BACK	SHEELADEVI KISHANLAL JAIN,L. A. JAIN - DELETED AS PER COURT'S ORDER	,NOTICE SERVED
1139	FA/603/1986	22/12/2010	NARENDRA CHANDULAL CHOKSI,	MR DR BHATT,MR RAVISH D BHATT	CHANDULAL GOKALDAS CHOKSI,CHANDRAKANT CHANDULAL CHOKSI,HASMUKHLAL CHANDULAL CHOKSI	(MR. JC SHETH)
1140	FA/604/1986	22/12/2010	NARENDRAKUMAR CHANDULAL CHOKSI,	MR DR BHATT,MR RAVISH D BHATT	KANCHANBEN CHANDULAL CHOKSI,SUREKHABEN SURYAKANTBHAI CHOKSI,CHANDRAKANT CHANDULAL CHOKSI,MINOR SEJAL D/O.CHANDRAKANT,MINOR TEJAS D/O.CHANDRAKANT CHANDULAL CHOKSI	(MR. JC SHETH)
1141	FA/605/1986	28/12/2010	NANIBEN PREMJIBHAI M. VASAVA,	NOTICE SERVED	SIKANDAR ISAP UMAR KALAI,ISAP UMAR KALAI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,(MR MD PANDYA),(MR HB SHAH)
1142	FA/641/1986	13/07/2010	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	SHIRLEY WD/O PRITAMSINGH,TEJUNDERSINGH PRITAMSINGH,AMARJITSINGH PRITAMSINGH,DOLLY D/O PRITAMSINGH,KISHANLAL BHALAI,TAISINGH COMPANY,PUNJAB AND SIND BANK,HARPALSINGH PRITAMSINGH,MANKAUR WD/O INDERSINGH	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR AC GANDHI,(MR BD KARIA),MR MUKESH N VAIDYA
1143	FA/642/1986	13/07/2010	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	TEKCHAND BHAWANDAS SINDHI,KALVANTI TEKCHAND,DEVIKABEN D/O.TAKCHAND,MAYA TEKCHAND,JETHANAND TAKCHAND,PADMABEN TAKCHAND,MINOR CHANDRIKABEN TAKCHAND,MINOR CHAMPABEN TAKCHAND,KISHANLAL BHALAI(DELETED ASPERCOURT'S ORDER DTD. 15.12.97),JAISINGH & CO.,PUNJAB & SINDH BANK (DELETED),MANSUR KHAN (DELETED)	NOTICE UNSERVED,DELETED,RULE SERVED
1144	FA/643/1986	13/07/2010	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	HAVANBAI BAWLA @ MAMAD NURMAMD,BABIBEN D/O BAWLA NURMAMAD,RAHIMA D/O BAWLA NURMAMAD,BABALA S/O BAWLA NURMAMAD,NURMAMAD PUNA BAWLA NURMAMAD,BHACHIBAI M/O BAWLA NURMAMAD,KISHANLAL BHALAI,JAISINGH,PUNJAB ROADWAYS,PUNJAB AND SIND BANK-DELETED	,NOTICE NOT RECD BACK,RULE SERVED
1145	FA/645/1986	09/05/2008	ORIENT MAIL-SPEED TRANSPORT SERVICE,	NOTICE UNSERVED,(MR AKIL KURESHI)	B.N. KILABHAI & CO.,	MR ASHOK L SHAH

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1146	FA/663/1986	19/12/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA MECHANICAL DIVISION - I	AGP (ASSISTANT GOVERNMENT PLEADER),MR GC MAZMUDAR,MR HG MAZMUDAR	DAYA SHARMA WD/O.UMESHKUMAR SHARMA,MINOR CHINNA UMESHKUMAR SHARMA,MINOR PAYAL UMESHKUMAR SHARMA,MINOR CHARUL UMESHKUMAR SHARMA, THRU THEIR GUARDIAN & NEXT FRIEND DAYA SHARMA,LAXMAN BHIMA,SHUSHILABEN VASUDEV SHARMA,NEW INDIA ASSURANCE CO.	NOTICE SERVED,SB VAKIL,JV DESAI
1147	FA/665/1986	07/12/2011	SADHU RAVIRAM ARJANDAS,	SI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,ISMAILBHAI HASANBHAI MANSURI (S.T.DRIVER)	NOTICE SERVED,MD PANDYA
1148	FA/666/1986	10/07/2015	DINUBHAI ASHABHAI RAY,	MR SM SHUKLA	RAMANBHAI HARGOVINDDAS PATEL,THE MUNICIPAL CORPORATION OF AHMEDABAD,THE ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED	NOTICE UNSERVED,MR MITESH L RANGRAS,SN SHELAT
1149	FA/669/1986	10/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MD PANDYA	SHANTABEN WD/O.RAMJIBHAI MULJIBHAI PARMAR,KIRITBHAI RAMJIBHAI PARMAR,SHOBHANABEN RAMJIBHAI PARMAR,PRAVINABEN RAMJIBHAI PARMAR,MINOR CHANDRAKANT RAMJIBHAI PARMAR,MINOR DINESH RAMJIBHAI PARMAR, THRU THEIR GUARDIAN & NEXT FRIEND THEIR MOTHER PET. NO. 1,VISHRAM TUKARAM GAVDE,JAINUDDIN N VORA,EXECUTIVE ENGINEER, GUJARAT ELECTRICITY BOARD,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR HG MAZMUDAR,GC MAJMUDAR
1150	FA/725/1986	09/05/2008	JAYANTIBHAI HARIBHAI VANKAR,	NOTICE UNSERVED	NARANBHAI DEVABHAI TADVI,FAKHRUDDIN YUSUFALI VOHRA,THE UNITED INDIA INSURANCE CO	
1151	FA/726/1986	14/05/2008	KAPILABEN WD/O PRAVINBHAI BAPUJIBHAI PATEL,MINOR SANJAYKUMAR PRAVINBHAI PATEL THROUGH HIS MOTHER APP NO 1,BAPUJIBHAI PRABHUDAS PATEL,NATHIBEN BAPUJIBHAI PATEL	NOTICE NOT RECD BACK,NOTICE UNSERVED	GUJARAT ELECTRICITY BOARD,	(MR MR GEHANI),(MR MD PANDYA)
1152	FA/733/1986	14/07/2008	MANJULABEN W/O KARSANBHAI AMBARAM PARMAR,NAYNABEN D/O KARSHANBHAI AMBARAM PARMAR [MINOR],GITABEN D/O KARSHANBHAI AMBARAM PARMAR[MINOR],RAJUBHAI [RAJESH] SON OF KARSHANBHAI AMBARAM PARMAR [MINOR]	NOTICE UNSERVED	OIL & NATURAL GAS COMMISSION THROUGH PROJECT MANAGER,THE NEW INDIA INSURANCE COMPANY,SHRI BANNASINGH HALSINGH KHOPNA,BHERARAM BANAJI MITHIROD,TULSIRAM MULDAS SINDHI,PARATAPSINGH SHIVNATHSINGH,CHAMPALAL PRATAPCHAND JAIN,THE NEW INDIA INSURANCE COMPANY	,RAJNI H MEHTA
1153	FA/735/1986	08/05/2008	BHUPENDRABHAI JETHALAL SONI,	DH DWARKADAS	BAI SAMUBEN BACHUBHAI JADAV,VINODBHAI BACHUBHAI JADAV	(MR JD BHATT)
1154	FA/736/1986	08/05/2008	STATE BANK OF INDIA,	FRESH NOTICE REQD(N)	M/S RAJA CLOTH STORES - DELETED ,SHRI JAMNADAS RUPSINH THAKKAR ALIAS MAJITHIA,SHRI D. K. ACHARYA	,NOTICE SERVED
1155	FA/740/1986	15/05/2008	UNITED INDIA INSURANCE CO.LTD.,	RR MARSHAL	JITENDRA DAHYABHAI PATEL,SAMATSINH CHATURBHAI GOHIL,USMANKHAN UMED KHAN CHAUHAN (DELETED)	NOTICE SERVED,NOTICE UNSERVED,MR RAMNANDAN SINGH
1156	FA/741/1986	08/05/2008	LAXMIBEN WD/O.PURSHOTTAM SOMABHAI,MINOR CHANDRIKABEN PURSHOTTAM,MINOR SADHNABEN PURSHOTTAM,MINOR PARESHKUMAR PURSHOTTAM,MINOR CHETNABEN PURSHOTTAM,MINOR JAGRITIBEN PURSHOTTAM APP NO 2 TO 6 THROUGH THEIR GURD. APP NO 1	RN SHAH	CHANDUBHAI KHATUBHAI PAGI,AHMEDBHAI ISMAILBHAI CHARKHA,UNITED INDIA INSURANCE CO.LTD.,LUNAWADA PEOPLE CO.OP.BANK	,NOTICE SERVED,MS SHRADDHA TRIVEDI
1157	FA/751/1986	28/12/2010	BHATHIBHAI SHANKARBHAI SOLANKI,	NOTICE SERVED	KULBARASING TARASING,NEW INDIA INSURANCE CO,BHUPENDRABHAI MATHURBHAI BARAIYA,LAXMIDAS R PATEL,UNITED INDIA INSURANCE CO	NOTICE SERVED,MR RAJNI H MEHTA,(MR A J PATEL)

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1158	FA/761/1986	08/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	JASHI D/O.LAXMANJI BHIL,SURAJI LAXMANJI BHIL,GOVINDBHAI V PATEL,PATEL NAGARBHAI NARSIDAS,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,MR RAJNI H MEHTA
1159	FA/762/1986	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	BHURABHAI GOBARBHAI RABARI,GOVINDBHAI VITTHALBHAI PATEL,PATEL NAGARBHAI NARSIDAS,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA
1160	FA/763/1986	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	SHANTABEN SONAJI BHIL,MOTIJI REVAJI BHIL,PRATAL REVAJI,GOVINDBHAI VITHALBHAI PATEL,PATEL NAGARBHAI NARSIDAS (DELETED),NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,MR PR JANI,MR RAJNI H MEHTA
1161	FA/764/1986	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	SHANTABEN SONAJI BHIL,MOTIJI REVAJI BHIL,PRATAPJI REVAJI BHIL,GOVINDBHAI VITHALBHAI PATEL,PATEL NAGARBHAI NARSIDAS,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR PR JANI,MR RAJNI H MEHTA
1162	FA/765/1986	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	PATEL CHUNILAL AMBALAL,GOVINDBHAI VITHALBHAI PATEL	NOTICE SERVED
1163	FA/766/1986	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	RAIBEN WD/O.CHATURBHAI LALGIRIGOSWAMI,MINOR JIVTIBEN CHATURGIRI GOSWAMI,MINOR PURIBEN CHATURGIRI GOSWAMI,KALUGIRI CHATURGIRI GOSWAMI,MINOR MOHANGIRI CHATURGIRI GOSWAMI,GOVINDBHAI V PATEL,PATEL NAGARBHAI NARSIDAS,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,FRESH NOTICE REQD(N),MR RAJNI H MEHTA
1164	FA/768/1986	13/05/2008	NEW INDIA ASSURANCE CO.LTD.,	(MR NAGIN N GANDHI)	BHURIBEN WD/O.GOPALBHAI GALABHAI THORI,RAMLAKHAN PRAYAG YADAV,ISWARBHAI P PATEL	NOTICE UNSERVED,MR YN OZA,(MR MUKESH R SHAH)
1165	FA/769/1986	22/02/2011	NAVINCHANDRA DAHYABHAI JOSHI,	MR SS BELSARE	FAKIR MOHMAD JUMA IBRAHIM,MATHURDAS NARANDAS,UNITED INDIA GENERAL INSURANCECO.	NOTICE SERVED,MR SV RAJU
1166	FA/777/1986	14/03/2008	RAMESHBHAI BHAICHANDBHAI PATEL,	MR PRAKASH K JANI	KAJABHAI MOTIBHAI HARIJAN,CHHANABHAI AMBARAM PATEL,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR SV RAJU
1167	FA/778/1986	14/03/2008	RAMESHBHAI BHAICHANDBHAI PATEL,	MR PRAKASH K JANI	SHANKERBHAI MOTIBHAI HARIJAN,CHHANABHAI AMBARAM PATEL,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR SV RAJU
1168	FA/779/1986	14/03/2008	RAMESHBHAI BHAICHANDBHAI PATEL,	MR PRAKASH K JANI	GOMTIBEN WIFE OF SHANKERBHAI CHAMAR,CHHANABHAI AMBARAM PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR SV RAJU
1169	FA/781/1986	24/07/2008	PATEL VISABHAI MADHAVLAL,	MR KIRIT I PATEL	PIRABHAI VAJIRBHAI ARODIYA,RATANBEN WIFE OF PIRABHAI VAJIRBHAI,PATEL PRAHLADBHAI MADHAVLAL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR RR MARSHALL,MR MA KHARADI,MR MA MEMON
1170	FA/796/1986	26/08/2019	SURENDRA JIVANLAL BHATT,HARIPRASAD JIVANLAL BHATT,HEIRS OF LATE HIRALAXMI JIVANLAL NANALAL BHATT,BHANUMATI JIVANLAL D/O. JIVANLAL BHATT,KALPANABEN D/O.JIVANLAL BHATT	,(MR MB GANDHI)	ASHOKKUMAR MADHAVLAL VAKIL,	ADVOCATE NOTICE UNSERVED
1171	FA/797/1986	07/10/2008	EXECUTIVE ENGINEER,	(MR MR GEHANI),(MR MD PANDYA)	CHANABHAI VISABHAI VANZA,BABIBEN CHANABHAI VANZA,LABHUBEN JIVANJI,CHANDUBHAI JIVANJI,RAMESH JIVANJI,PUNIBEN JIVANJI,NEW INDIA INS. CO. LTD.	NOTICE UNSERVED,(MR SURESHM SHAH),(MR SB VAKIL)

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1172	FA/798/1986	13/05/2008	EXECUTIVE ENGINEER,	(MR MR GEHANI)	KISHORBHAI SHANKERBHAI VANZA,DIVALIBEN KISHORBHAI VANZA,HEIRS OF JIVAVAN J K RAJPUT,LABHUBEN JIVAN,CHANDUBHAI JIVAN,RAMESH JIVAN,PUNIBEN JIVAN,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED,(MR SURESHM SHAH),(MR SB VAKIL)
1173	FA/806/1986	24/04/2008	AMADBHAI A MANIAR,MAVJIBHAI R PATEL,KUTCH CEMENT PRODUCTS PVT.LTD,NEW INDIA INSURANCE CO.LTD	(MR SB VAKIL)	PERSOTTAMBHAI A PRAJAPATI,AMADBHAI A MANIAR	MS DAXA I VYAS
1174	FA/807/1986	24/04/2008	NATRA KUTCH CEMENT FACTORY PVT.LTD.,MAVJIBHAI RUDABHAI PATEL,AMADBHAI ABUBAKAR MANIAR,NEW INDIA INSURANCE CO.	(MR SB VAKIL)	HEIRS OF JAYANTIBHAI ALIAS BADHABHAI VITHALDAS PATEL,MANJULABEN WD/O.JAYANTIBHAI ALIAS B V PATEL,JASUBEN D/O. VITHAL P PATEL,MAHENDRA ALIAS BHIKHABHAI VITHALBHAI,BHANUBHAI VITHALBHAI,AMADBHAI ABUBKAR MANIAR	NOTICE SERVED,NOTICE UNSERVED,MS DAXA I VYAS
1175	FA/808/1986	24/04/2008	NETRA KUTCHH CEMENT FACTORY PVT. LTD.,MAVJIBHAI RUDABHAI PATEL,TRANSFER VIDE COURT'S ORDER DT. 21-7-86 ON CA NO.1635/86,NEW INDIA INSURANCE CO.	(MR SB VAKIL)	MANUBHAI MANGALDAS PATEL,SHUBHADRABEN WIFE OF MANUBHAIMANGALDAS,MINOR ATULBHAI MANUBHAI THRO' MANUBHAI MANGALDAS PATEL,MANIBEN WD/O MANGALDAS PATEL,AMADBHAI ABUBAKKAR	NOTICE SERVED
1176	FA/815/1986	09/02/2016	PRAKASHCHANDR RAMESHCHANDRA SHAH,MRUDULABEN RAMESHCHANDRA SHAH	NOTICE UNSERVED	NIRENJAN KANTILAL SHAH,RASIKLAL FAKIRCHAND SHAH	MR HEMANT S SHAH,MR JB CHOKSHI
1177	FA/830/1986	09/05/2008	STATE OF GUJARAT,DIRECTOR, EMPLOYMENT & TRAINING	GOVERNMENT PLEADER	MISS SANDHYABEN K TRIPATHI,	
1178	FA/844/1986	08/05/2008	THAKORLAL CHANDULAL VYAS,	MR ND NANAVATI	NIRMALABEN CHANDULAL VYAS,ISHWARLAL CHANDULAL VYAS,YOGESHCHANDRA ISHWARLAL VYAS,BHARTIBEN YOGESHCHANDRA,KANTILAL CHANDULAL VYAS,VINUMATIBEN KANTILAL,PANKAJIKUMAR KANTILAL VYAS,CHANDRAKANT CHANDULAL VYAS	NOTICE SERVED,MR DF AMIN,MR RP BHATT,(MR PB MAJMUDAR)
1179	FA/865/1986	28/08/2008	SANGHAVI VADILAL LAXMICHAND,	FRESH NOTICE REQD(N)	A'BAD MUNICIPAL CORPORATION,ARIHANT CO.OP. HOUSING SOCIETYLTD.	FRESH NOTICE REQD(N),(MR MD PANDYA)
1180	FA/891/1986	27/08/2010	CAPTAIN JOGINDERNATH CHOPRA,	MR MC BHATT	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT),MR MANISH R BHATT
1181	FA/893/1986	26/08/2008	JANABEN KAMABHAI DECD.THROUGH THE LRS,MANJI VALJI (ADULT),KISHOR VALJI (ADULT)	MR RJ OZA	MAHUVA NAGAR PANCHAYAT,	(MR KG VAKHARIA)
1182	FA/894/1986	07/07/2010	BALDEVBHAI MAGANLAL PATEL,	MR BN PATEL	PARASRAM PRITAMDAS,	MS MAYA N BHAVNANI
1183	FA/898/1986	26/11/2010	POPATLAL GOPALDAS MODI,	(MR SR DIVETIA)	AMRATLAL GOPALDAS MODI,	(MR SURESHM SHAH)
1184	FA/900/1986	08/05/2008	AMRATLAL CHUNILAL BHANDARI,	(MR KB PADIA)	KANTILAL BHIKHABHAI PATEL,BHIKHABHAI NATHABHAI PATEL,SHAMALBHAI NATHABHAI PATEL	NOTICE SERVED
1185	FA/909/1986	13/05/2008	AMRITLAL BALDEVBHAI PATEL,	(MR VINAYAK D PANDYA)	SURESHBHAI AMRITLAL PATEL,	MR BM GUPTA
1186	FA/925/1986	23/12/2015	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.	MANJULABEN R PATEL,	NOTICE UNSERVED
1187	FA/929/1986	17/03/2009	CENTRAL BALL BEARING AND MACHINERY MART,	(MR RN SHAH)	MAHALAXMI FABRICS MILLS PVT. LTD.,	MR VM JOSHI
1188	FA/939/1986	15/05/2008	UNITED INDIA INSURANCE CO.LTD.,	MR SV RAJU	GUJARAT STATE ROAD TRANSPORT CORPORATION,ALIBHAI KARIMBHAI SHAIKH,THAKORE S NATHAJI (DELETED)	,NOTICE SERVED,M/S.SURTI & VAKHARIA
1189	FA/962/1986	13/05/2008	SHAHBUDDIN HUSENBHAI BAROLIA,	NOTICE SERVED,MR PRASHANT G DESAI	KAMARSULTAN BAROLIA,HOLINESS PRINCE AGAKHAN SHIA IMAMI ISMAILIA LOCAL COUNCIL	,(MR PM RAVAL)

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1190	FA/965/1986	16/05/2008	MANUBHAI M BIN NATHABHAI PATEL,RAVJIBHAI MAHIJIBHAI PATEL,REVABEN MAHIJIBHAI PATEL,LALLUBHAI MATHURBHAI PATEL THR' HEIRS,PRABHUBHAI M PATEL,HIRABEN WIDOW OF LALLUBHAI MATHURBHAI,AMBALAL KHUSHALBHAI PATEL,ISHWARBHAI M PATEL,CHIMANBHAI M PATEL	MR HM PARIKH	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER
1191	FA/966/1986	16/05/2008	CHHOTABHAI MARGHABHAI PATEL,HEIRS OF UMEDBHAI M PATEL,GANGABEN WD/O.UMEDBHAI M PATEL,JASHIBEN UMEDBHAI PATEL,JAYANTILAL UMEDBHAI PATEL,TALSHIBHAI UMEDBHAI PATEL,SURAJBEN WD/O.KASHIBHAI M PATEL,AMBALAL MARGHABHAI PATEL,RAVJIBHAI MARGHABHAI PATEL	MR HM PARIKH	STATE OF GUJARAT,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1192	FA/967/1986	16/05/2008	MANUBHAI M BIN NATHABHAI PATEL,PRABHUBHAI M PATEL,ISHWARBHAI M PATEL,CHIMANBHAI M PATEL	MR HM PARIKH	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER
1193	FA/968/1986	16/05/2008	APABHAI CHATURBHAI PATEL,	MR HM PARIKH	STATE OF GUJARAT,SPL. LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1194	FA/972/1986	19/06/2009	GUJARAT AGRI. UNIVERSITY,	(MR JR NANAVATI)	VITHALDAS DEVEHANDAS,NARMADABEN W/O DEVEHANDDAS,MANISHABEN WD/O ARVINDKUMAR VITHALDAS,MAHENDRAKUMAR VITHALDAS,MINOR VASANTBHAI VITHALDAS,MINOR MINABEN VITHALDAS,KARAMIBHAI G DESAI DECD.THROUGH THE LRS,UNITED INDIA INSURANCE CO.LTD	MS KJ BRAHMBHATT,(MR PV NANAVATI),MR VIBHUTI NANAVATI
1195	FA/973/1986	19/06/2009	GUJARAT AGRI. UNIVERSITY,	(MR JR NANAVATI)	KANTAGAURI WD/O DHANSHANKER PURSOTTAMDAS SUTHAR,MINOR KUNDANBEN D/O D P SUTHAR,MINOR NAYANABEN D/O D P SUTHAR,KARAMSHIBHAI G DESAI DECD.THROUGH THE LRS,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MS KJ BRAHMBHATT,(MR PV NANAVATI),MR VIBHUTI NANAVATI
1196	FA/985/1986	08/05/2008	MANSUKHBHAI DHARSIBHAI,	MR KF DALAL	GUJARAT STATE ROAD TRANSPORT CORPORATION,CHHAGANBHAI NARSIBHAI PATEL (DELETED),UNITED INDIA INSURANCE COMPANYLIMITED	DELETED,(MR MD PANDYA),MS SHRADDHA TRIVEDI
1197	FA/991/1986	12/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	MOHMAD SARDAR SHAIKH,KANTILAL GIRDHARLAL UPADHYAYA (DELETED)	,MR AS YAMANI
1198	FA/1002/1986	17/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	DIPSINH R PARMAR,	MR DR BHATT
1199	FA/1009/1986	12/05/2008	AMINABIBI WIDOW OF YUSUF VALI MOHMAD LUHAR,MUMTAZ DAUGHTER OF YUSUF LUHAR,AKHTAR YUSUF LUHAR,RASHID YUSUF LUHAR	MR DF AMIN	ABDULSATTAR ABDULLA CHHOTA,AHMAD ABDULLA DHANTIYA,UNITED INDIA INSURANCE COMPANYLIMITED	NOTICE NOT RECD BACK,NOTICE SERVED
1200	FA/1010/1986	08/05/2008	KANTILAL UKABHAI,	NOTICE UNSERVED,(MR JJ SHAH)	RASULBHAI MOHANBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)
1201	FA/1012/1986	10/10/2008	KHATKI JAMAL HASAMBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF RIKSHAW,ABDUL KADAR ISMAILBHAI,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,DS AFF.NOT FILED (R),(MR HASMUKH THAKKER)
1202	FA/1013/1986	13/05/2008	D. NAGRAJAN,D. JAYRAMAN,D. PANDURANGAM,SAKUBAI AMMA WIDOW OF DURESAMIREDDI	(MR SR DIVETIA)	DHIREN TRANSPORT COMPANY,MAHENDRA M KHATRI,HARDEVSING NATHUBHA CHUDASAMA,NEW INDIA INSURANCE COMPANY LIMITED,C. GOVIADAN,UNITED INDIA INSURANCE COMPANYLIMITED	NOTICE SERVED,MR KF DALAL,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR BR SHAH,MS AMEE YAJNIK

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1203	FA/1015/1986	16/05/2008	UNITED INDIA INSURANCE CO.,	MR KF DALAL	KIRITBHAI LAKSHMICHAND SONI,MOHMEDBHANIF KARIMBHAI AJITWALA,DINESHBHAI HIRABHAI	(MR SK BUKHARI),MR JITENDRA M PATEL
1204	FA/1020/1986	05/08/2010	MOHMAD UMMAR ABDULGAFAR,ABDUL VAHIDKHAN ABDULGAGAR,SARJUDASJI DEVIDASJI,GULABDIN MEHTAB,SALIMBHAI MUNNABHAI,ABDULJALIKHAN ABDULVAHIDKHAN	MR AJ MEMON,MR VIKRAM J THAKOR	AHAMEDABAD MUNICIPAL CROPORATION,	MR KAUSHAL D PANDYA
1205	FA/1021/1986	14/05/2008	JAY AMBE CARDCAN WORKS,	MS PAURAMI B. SHETH	MASJID KABRASTAN,LAKHABHAI DHANABHAI VAGHRI,RAMJIBHAI LAKHABHAI VAGHRI,AHMEDABAD MUNICIPAL CORPN.	MR PRASHANT G DESAI,MR KV SHELAT
1206	FA/1028/1986	18/07/2011	AHMADBHAI HAJI NOORMOHAMED MANSURI,SAKINABIBI W/O AHMADBHAI HAJI,MADINABIBI D/O AHMEDABHAI HAJI	MR AY PATHAN	VALIMOHMED VARAMABHAI,BIBI NOORA WD/O VARMABHAI DELETD AS PER CT'S ORD.1.4.87,JIVABHAI VARMABHAI,PIRUBHAI VARMABHAI	,NOTICE SERVED,DELETED
1207	FA/1032/1986	08/05/2008	JAMNADAS NAGARDAS MODI,	NOTICE SERVED	BAI DHANABEN M/O RAMESH NANABHAI,BAI NIRMALA WD/O RAMESH NANABHAI,MINOR MANOJKUMAR S/O. RAMESH NANABHAI,MINOR NILA D/O RAMESH NANA,MINOR BHAVANA D/O RAMESH NANA	MR YN OZA
1208	FA/1033/1986	24/01/2011	BAI CHANCHAL WIDOF OF MAFATLALAMBALAL,BABULAL MAFATLAL PAREL,GOVINDDAS MAFATLAL PATEL	(MR SB VAKIL)	.,	
1209	FA/1077/1986	09/05/2008	GSRTC,	MR HARDIK C RAWAL	NANDUBHAI M PATEL,KAMLABEN N PATEL,PARESH N PATEL,KIRTIDA D PATEL,MANGALDAS M PATEL,AMBALAL M DABHI	NOTICE SERVED,(MR HL PATEL),MR KV SHELAT
1210	FA/1085/1986	09/02/2016	GARMALSINH AJITSINGH SHAIKH,HARPALSINGH CHANDANSINGH ZAT,NEW INDIA ASSURANCE CO.LTD.,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	BAI SAKINA WD/O SAIFUDDIN HAIDARALI MASKIWALA,MINOR SHAMINA D/O SAIFUDDIN MAKSASTWALA,MINOR MURTUJA S/O SAIFUDDIN MAKSATWALA,MINOR ZAKIRHUSEN S/O SAIFUDDIN,HAIDARALI HAJI MAHOMADHUSEN MAKSATWALA,SAFANHAI W/O HAIDARALI HAJI MAHOMADHUSEN MAKSATWALA,PUNJAB TRANSPORT CORPORATION,HUSENBHAI SULEMANCIPAI (DRIVEROF MOTOR TRUCK NO.GTB 6884),MODEL GOODS TRANSPORT CO.,JAYANTILAL MAFATLAL AHMEDABAD.,BATUKBHAI CHHELABHAI GOHIL	MR DF AMIN
1211	FA/1086/1986	15/11/2010	SHAKTI CEMENT FACTORY LTD.,	NOTICE UNSERVED	JETHABHAI MEHRAMBHAI HEIRS OF DECEASED MUKESH JETHABHAI,GANUBEN JETHABHAI,MAHESHBHAI JETHABHAI,CHANDRIKABEN JETHABHAI,UNITED INDIA INS. CO.LTD.	MR RR MARSHALL,(MR AKSHAY H MEHTA),MR ARUN H MEHTA
1212	FA/1088/1986	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SADHU RAVIRAM ARJANDAS,ISMAILBHAI HASANBHAI MANSURI (S.T.DRIVER)	DELETED,MR SI NANAVATI
1213	FA/1114/1986	08/05/2008	GAJARABEN WD/O.PANACHAND DALICHAND SHAH,TARABEN DAUGHTER OF PANACHAND DALICHAND	(MR BHARAT J SHELAT)	HEIRS OF SHAH THAKORLAL JECHANDBHAI,RUKHIBEN WIDOW OF THAKORLAL JECHANDBHAI,VASANT THAKORLAL SHAH,SHAH VASANTLAL THAKORLAL	,NOTICE SERVED,MR DD VYAS
1214	FA/1148/1986	16/05/2008	PATEL MANHAR DAHYABHAI,DAHYABHAI TAPUBHAI,PATEL TAPUBHAI RAJABHAI,PATEL ARJAN KARAMSHI	(MR JV MEHTA)	DAYABHAI DEVKARAN PATEL,JETHIBAI DAHYABHAI PATEL,PATEL ASHOK DEVKARAN,PATEL VANITA DEVKARAN,PATEL GITA DEVKARAN,UNITED INDIA INSURANCE COMPANY,KASTURBEN KARAMSHI	NOTICE SERVED,MR KF DALAL,(MR JAYANT PATEL)
1215	FA/1163/1986	09/12/2010	ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,	MR ARUN H MEHTA	MUKESH TEXTILES,MANEKCHOWK CO-OPERATIVE BANK LTD.	MR MC BHATT,MR AK CLERK,(MR GN DESAI)
1216	FA/1170/1986	15/05/2008	STATE OF GUJARAT,DIRECTOR OF MEDICAL SCIENCES,HOSPITAL SUPERINTENDENT AND/ORREGISTRAR BAPUNAGAR GEN.HOS.	GOVERNMENT PLEADER	SHANKERLAL RATANLAL MARVADI,UNION OF INDIA	NOTICE SERVED,(MR SR SHAH)
1217	FA/1172/1986	13/07/2010	UNION OF INDIA,	NOTICE SERVED	BALUJI BECHARJI BARAD,,SHOBHABA BALUJI BARAD,BHIKHABHAI RANCHHODBHAI PATEL,PATEL SOMABHAI HARGOVANDAS,GUJARAT STATE TRANSPORT CORPORATION	RULE SERVED,MR KR BRAHMBHATT,MR HARDIK C RAWAL

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1218	FA/1178/1986	13/07/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	PATEL SOMABHAI HARGOVANDAS,BHIKHABHAI RANCHHODBHAI PATEL,.,GUJ STATE ROAD TRANSPORT CORPN	RULE SERVED,MR SN SHELAT
1219	FA/1182/1986	13/07/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	SHANTABEN BHAILAL PATEL,BHIKHABHAI RANCHHODBHAI PATEL,PATEL SOMABHAI HARGOVANDAS,GUJARAT STATE TRANSPORT CORPORATION	MR HARDIK C RAWAL
1220	FA/1185/1986	02/12/2011	UNION OF INDIA,	(MR BIPIN I MEHTA)	BHIKHABHAI DHULABHAI,BHIKHABHAI RANCHHODBHAI PATEL,SOMABHAI HARGOVANDAS PATEL,GUJ STATE ROAD TRANSPORT CORPN	NOTICE SERVED,MR HARDIK C RAWAL
1221	FA/1189/1986	17/04/2017	STATE BANK OF SAURASHTRA,	(MR JD AJMERA)	D N MEHTA,HEIRS OF K N MEHTA,SMT K N MEHTA,S K MEHTA,M N MEHTA	,NOTICE SERVED
1222	FA/1191/1986	09/05/2008	GENERAL MANAGER,	(MR MD PANDYA)	NALINBHAI P PATEL,RAMESHBHAI MANILAL BHATT	NOTICE SERVED
1223	FA/1194/1986	08/05/2008	AMBALAL GOVINDBHAI MAKWANA,	NOTICE UNSERVED,(MR JJ SHAH)	RASULBHAI MOHANBHAI,GUJARAT STATE RAOD TRANSPSORT CORPORATION	(MR MD PANDYA)
1224	FA/1201/1986	26/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHAMED SULEMAN MAL,MRS. CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,LATABEN WIDOW OF JAGDISHCHANDRA JAYANTILAL SHELAT,MINOR MINESHKUMAR J. SHELAT,MINOR DIPAKBALA J. SHELAT,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR YN RAVANI,(MR UMESH A TRIVEDI)
1225	FA/1202/1986	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHOMAD HUSSAIN SHAIKH ALIAS MOHAMED SULEMAN MAL,CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,NAJMUDDIN ABDEALI GARBADWALA	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
1226	FA/1203/1986	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHMED HUSAIN SHAIKH ALIAS MOHAMED SULEMAN MAL,CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,GURSING MANSING PASAIYA	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
1227	FA/1204/1986	26/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHAMED SULEMAN MAL,CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,PRATAPSING HIRASING,KAMLADEVI WIFE OF PRATAPSING HIRSING,USHADEVI D/O.PRATAPSING,RAJENDRASING PRATAPSING,MUKESH PRATAPSING,YADAVSING PRATAPSING	NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR UM SHASTRI
1228	FA/1205/1986	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHAMED SULEMAN MAL,CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,HARIPRASAD PITAMBARDAS SHUKLA	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
1229	FA/1206/1986	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHMAD HUSAIN SHEKH ALIAS MOHAMED SULEMAN MAL,CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,RAMESHCHANDRA MANEKLAL MADHIA	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
1230	FA/1207/1986	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MOHAMED SULEMAN MAL,CHANDRABHAGABAI SAMPATKUMAR DHOT,UNITED INDIA INSURANCE CO.LTD.,DHAIRYASINH MULSINH RATHOD	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI

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1231	FA/1210/1986	28/12/2010	MAFATLAL POPATLAL SHAH,	NOTICE UNSERVED	GUJARAT STATE ROAD TRANSPORT CORPORATION,KALUJI MANSINGJI THAKOR,MAHENDRA HIRALAL SHAH,NEW INDIA ASSURANCE COMPANY	NOTICE SERVED,NOTICE UNSERVED,(MR NAGIN N GANDHI),(MR MD PANDYA)
1232	FA/1212/1986	13/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	SAIYED RAHEMALI NAJUMIYA,MABAIBIBI W/O RAHEMALI,DARJI DAHYABHAI SHAMALDAS	,MR MP NAIK
1233	FA/1213/1986	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	RAHIMABIBI WIDOW OF HABIBMIYA USMANMIYA SAIYAD,INTEKHAB ALAM HABIBMIYA SAIYAD,IMTIHANABANU HABIBMIYA SAIYAD,IJRANABANU HABIBMIYA SAIYAD,MOHAMADISAK HABIBMIYA SAIYAD,MINHAJUDDIN HABIBMIYA SAIYAD,USMANMIYA BALUMIYA SAIYAD,SAIDUMIYA BALUMIYA SAIYAD (DELETED),DAHYABHAI SHAMALDAS DARJI	,NOTICE SERVED
1234	FA/1224/1986	15/05/2008	ABDULSAMAD ALLAUDDIN ANSARI,ABDULMANNAN ALLAUDDIN ANSARI	FRESH NOTICE REQD(N)	ALIHUSEN ALLAUDIN ANSARI DELETED,ABDULMAJID ALLABUX,M A SHAIKH,ABDULMAJID KALLU,GULAMHUSEN M SHAIKH - DELETED,BASHIR AHMED ABUBHIM,ABDULRASHID ABDULRAHIM,RAHEMANKHAN BILLANKHAN	,NOTICE SERVED,DELETED
1235	FA/1228/1986	26/03/2009	JANKIDAS CHANDRATAN,JANKIDAS GORDHANDAS,JUGALKISHORE GORDHANDAS,SURESHKUMAR SUNDARLAL RATHI,GAURISHANKEAR RUGHLAL,MOOLCHAND RUGHLAL,DULICHAND GOPALCHAND,BHIKAMCHAND B KASHIRAM	SERVED BY AFFIX(N),NOTICE UNSERVED	HIRACHAND BHIKCHAND JAIN,	NOTICE UNSERVED
1236	FA/1229/1986	09/07/2010	AHER VAS RAM DECD.THROUGH THE LRS,KALIBEN VASABHAI KACHOT,LAKHABHAI VASABHAI KACHOT,BENINBEN VASABHAI KACHOT,RAMIBEN VASABHAI KACHOT,HAMIBEN VASABHAI KACHOT	MR SANDIP C SHAH,	DRIVER MOHMED UMAR,UMER MOHAMED,ORIENTAL FIRE FIRE AND GENERAL INSURANCE CO.	MR ARUN H MEHTA,MS AVANI S MEHTA
1237	FA/1233/1986	09/05/2008	MOTIBHAI PUNJABHAI CHAUDHARI,NATVERLAL GORDHANDAS MODI	(MR RN SHAH)	SHETH RASIKLAL CHIMANLAL NAGRI,NATVERLAL S PATEL,SAVITABEN RASIKLAL NAGRI,BANSIDHAR RASIKLAL NAGRI,RAJNIKANT RASIKLAL NAGRI,RASHMIKANT RASIKLAL NAGRI,MINAXIBEN RASIKLAL NAGRI,P B NAGRI,C B NAGRI,R B NAGRI	NOTICE SERVED,(MR PV NANAVATI)
1238	FA/1234/1986	07/06/2016	GUJ STATE TEXTILE CORPORATION,	MR KS NANAVATI	BANK OF INDIA,RAJNAGAR SPG.WVG AND MFG.CO. LTD.	NOTICE SERVED
1239	FA/1261/1986	22/07/2008	HARIJI MATHURJI,	NOTICE NOT RECD BACK	SPECIAL LAND ACQISITION OFFICER,	GOVERNMENT PLEADER
1240	FA/1262/1986	22/07/2008	BAI BALUBEN WD/O SUKHAJI WAGHAJI,KAGATJI GHANAJI,KACHARAJI LAKHAJI	NOTICE NOT RECD BACK,(MR PV NANAVATI),MR KM SHETH	SPECIAL LAND ACQISITION OFFICER,	GOVERNMENT PLEADER
1241	FA/1263/1986	22/07/2008	KESHAVLAL SHANABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,HUSANALI KASAMALI DOSANI,YASNALI ABDULHUSSAIN	,GOVERNMENT PLEADER
1242	FA/1264/1986	22/07/2008	MANEKBEN WD/O.DHURAJI LAKHAJI,MOHANJI DHURAJI,SHANAJI DHURAJI,MANGAJI DHURAJI,JIVAJI DHURAJI	UNSERVED EXPIRED (N)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1243	FA/1265/1986	22/07/2008	PRATAPJI RAMSANGJI,CHATURJI RAMSANGJI,KANAJI RAMSANGJI,CHAMANJI MATHURJI,BHALAJI RAMSANGJI	NOTICE NOT RECD BACK,(MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1244	FA/1266/1986	22/07/2008	PRATAPJI RAMSANGJI THAKOR,	NOTICE NOT RECD BACK,(MR PV NANAVATI)	SPECIAL LAND ACQISITION OFFICER,	GOVERNMENT PLEADER
1245	FA/1267/1986	22/07/2008	CHUNTHAJI ZENAJI THAKOR,	NOTICE NOT RECD BACK,(MR PV NANAVATI)	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1246	FA/1268/1986	22/07/2008	SHANKERJI JEHAJI,AMBARAM DESHALJI,SHAKERAJI KHODAJI	NOTICE UNSERVED,UNSERVED EXPIRED (N)	SPECIAL LAND ACQUISITION OFFICER,,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1247	FA/1269/1986	22/07/2008	AMARSHI LALLUBHAI,	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1248	FA/1270/1986	22/07/2008	KESHAVLAL C PATEL,ISHVARBHAI K PATEL	NOTICE NOT RECD BACK, (MR PV NANAVATI),MR KM SHETH	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1249	FA/1271/1986	22/07/2008	RAMAJI MADHAJI,SOMAJAI BECHARJI	,NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQISITION OFFICER,	GOVERNMENT PLEADER
1250	FA/1272/1986	22/07/2008	SHANAJI GANDAJI,MANSANGJI GANDAJI	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1251	FA/1273/1986	22/07/2008	SHANAJI GANDAJI,	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1252	FA/1274/1986	22/07/2008	SHANAJI GANDAJI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1253	FA/1275/1986	22/07/2008	RAMANLAL JAMNADAS,	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1254	FA/1276/1986	22/07/2008	HEIRS OF SHANKERJI FULAJI,BHIKHAJI SHANKERJI THAKOR	(MR PV NANAVATI),MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1255	FA/1277/1986	22/07/2008	MANILAL MATHURBHAI,NATVARLAL MANILAL	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1256	FA/1278/1986	22/07/2008	LAXMIBEN WD/O JAMNADS VANMALI,	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1257	FA/1279/1986	22/07/2008	ICHHABEN D/O SANKALBHAI GANGARAM,	NOTICE SERVED	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1258	FA/1280/1986	22/07/2008	RUMANIBEN D/O KARSHANBHAI BHAGVANBHAI,	NOTICE UNSERVED	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1259	FA/1281/1986	22/07/2008	BAI SONI D/O DAYALJI RAMSANGJISINCE DECEASED,	NOTICE SERVED	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1260	FA/1282/1986	22/07/2008	LAXMIBEN JOITARAM,SHAKERIBEN JOITARAM,SHANTABEN JOITARAM	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1261	FA/1283/1986	22/07/2008	HEIRS OF VARSANGJI I THAKORE,CHANCHAL V THAKORE,B I THAKORE,D I THAKORE,K M THAKORE,S J THAKORE	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1262	FA/1284/1986	22/07/2008	HEIRS OF ASHARAM JIVANLAL PRAJAPATI,DHANJIBHAI ASHARAM,VITHALBHAI ASHRAM	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQISITION OFFICER,	GOVERNMENT PLEADER
1263	FA/1285/1986	22/07/2008	HEIRS OF VARSANGJI I THAKORE,CHANCHAL V THAKORE,B I THAKORE,K M THAKORE,S J THAKORE,D I THAKORE	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1264	FA/1286/1986	22/07/2008	HEIRS OF VIRA NATHA,BABU VIRA,HEIRS OF BALDEVJI CHARUTJI,BALDEVJI CHATURJI,FULAJI CHATURJI,SHANAJI CHATURJI,KARAJI MANGAJI,KASHIBEN WD/O KARAJI MOHANJI,BABAJI MAGANJI,SOMAJI JIVANJI	NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV NANAVATI)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER

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1265	FA/1287/1986	22/07/2008	BALDEVBHAI JIBHAIJI,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1266	FA/1288/1986	22/07/2008	HEIRS OF VARSANGJI ISHVARJI THAKOR,CHANCHALBEN VARSANGJI,BHIKHABHAI ISHVARJI THAKOR	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1267	FA/1289/1986	22/07/2008	PRATAPBHAI BABUBHAI FULCHAND,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1268	FA/1290/1986	22/07/2008	HEIRS OF GABHAJI JAMAJI,SAVDHANJI GABHAJI,SARSANGJI GABHAJI,LAKHAJI JAMAJI	NOTICE NOT RECD BACK, (MR PV NANAVATI),MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER
1269	FA/1291/1986	22/07/2008	BAI JIBA W/O.MANUJI SAMAJI,SHANTABEN WIDOW OF POPATJI MANGAJI	NOTICE NOT RECD BACK,MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1270	FA/1292/1986	22/07/2008	SOMABHAI MARGHABHAI,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1271	FA/1293/1986	22/07/2008	MANILAL MATHURBHAI PATEL,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1272	FA/1294/1986	22/07/2008	SHANKERJI LAKHAJI THAKOR,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1273	FA/1295/1986	22/07/2008	PUNJALAL PARSHOTAMBHAI SUTHAR DIED DURING PENDENCY OF REF.,	NOTICE NOT RECD BACK	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1274	FA/1296/1986	22/07/2008	HEIRS OF SHANKERBHAI PUNJABHAI,DAHYABHAI SHANKERBHAI,MANGABHAI SAVABHAI,ATABHAI SAVABHAI,JUGABHAI SAVABHAI	NOTICE NOT RECD BACK, (MR PV HATHI),(MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1275	FA/1297/1986	22/07/2008	HEIRS OF SOMABHAI GANESHBHAI,AMBARAM SOMABHAI	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1276	FA/1298/1986	22/07/2008	HARIJI MATHURJI THAKOR,CHANDUJI MATHURJI THAKOR,CHHAGUJI MATHURJI THAKOR	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1277	FA/1299/1986	22/07/2008	KESHAVLAL CHHANABHAI,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1278	FA/1300/1986	22/07/2008	HEIRS OF MAGANBHAI NATHABHAI PRAJAPATI,PARSHOTTAM MAGANBHAI PRAJAPATI	(MR PV NANAVATI),MR KM SHETH	SPECIAL LAND ACQISITION OFFICER,	GOVERNMENT PLEADER
1279	FA/1301/1986	22/07/2008	MAHOTJI D THAKORE,SHANAJI D THAKORE,MANGAJI D THAKORE,JIVAJI D THAKORE	UNSERVED EXPIRED (N)	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER
1280	FA/1302/1986	22/07/2008	HEIRS OF KHODABHAI SHIVABHAI PRAJAPATI,HIRABHAI KHODABHAI PRAJAPATI	(MR PV NANAVATI),MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1281	FA/1303/1986	22/07/2008	NATHABHAI CHHANABHAI,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1282	FA/1304/1986	22/07/2008	CHANDUJI MATHURJI THAKOR,	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1283	FA/1305/1986	22/07/2008	MAHENDRABHAI BECHARDAS PANCHAL,KANTABEN BECHARBHAI PANCHAL	NOTICE NOT RECD BACK	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1284	FA/1306/1986	22/07/2008	HEIRS OF LAXMANJI SOMAJI,KACHARAJI LAXMANJI THAKOR,SHANAJI GOBARJI	NOTICE NOT RECD BACK, (MR PV NANAVATI)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1285	FA/1312/1986	09/05/2008	S M PATEL & COMPANY,	MS MAYA N BHAVNANI	STATE OF GUJARAT,	NOTICE SERVED

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1286	FA/1317/1986	29/06/2010	HEMANTKUMAR MANVANRAY DESAI,	MR MTM HAKIM	ABDUL ILMUDDIN CHAUHAN,MOHAMED FARUK RAHIM MULLA,UNITED INDIA INSURANCE CO.LTD.,JAHANGIRKHAN HIMIDKHAN PATHAN,MOHMED USMAN ASRAFBHAI BAGWALA,UNITED INDIA INSURANCE CO.	NOTICE SERVED
1287	FA/1321/1986	14/03/2008	BHARATBHAI BACHUBHAI PARMAR,	MR MANAV A MEHTA	DAYARAMBHAI SHANKARBHAI DALVADI,DALVADI MANSANG DAYARAMBHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR SANDIP C SHAH
1288	FA/1338/1986	14/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MG NAGARKAR	RAVAL LAXMANBHAI MOHANBHAI,SHANTIBEN WD/O LAXMANBHAI RAVAL,KANUBHAI LAXMANBHAI RAVAL,MINOR BABUBHAI LAXMANBHAI RAVAL,MINOR POPATBHAI LAXMANBHAI RAVAL	,NOTICE NOT RECD BACK,MS SMITA S SHAH,MR PINAKIN M RAVAL
1289	FA/1342/1986	13/05/2008	HEIRS OF DECEASED VELJIBHAIB ALIAS,POORBAI,RAMJIBHAI VELJIBHAI PATEL,JANBAI VELJIBHAI PATEL,BABULAL @ LAXMIDAS VELJIBHAI,SHANKARLAL,LILABEN VELJIBHAI,NARMADABEN VELJIBHAI PATEL,MINOR KETANKUMAR DHARAMSHIBHAI	MR MC BHATT	DHARAMSHI ARJAN PAGI,VITHALBHAI RAMJIBHAI PATEL,NEW INDIA ASSURANCE COMPANY	,MR YN RAVANI
1290	FA/1343/1986	13/05/2008	MINOR KETANKUMAR DHARAMSHI PATEL,HEIRS OF DECEASED VELJIBHAI @DEVJIBHAINANJIBHAI PATEL,POORBAI VELJIBHAI,MINOR NARMADABEN VELJIBHAI PATEL	MR MC BHATT	DHARMSHI ARJANM PAGI,VITHALBHAI RAMJIBHAI PATEL,MADHUBALAL WIDOW OF DHARAMSHIBHAI VELJIBHAI,NEW INDIA ASSURANCE COMPANY	NOTICE SERVED,MR YN RAVANI,MR BR SHAH
1291	FA/1369/1986	19/06/2009	GIRDHARLAL BABALDAS MEVADA DECD.THROUGH THE LRS,CHAMPABEN GIRDHARLAL MEVADA,MINABEN WD/O DINESHKUMAR GIRDHARLAL MEVADA,MADHUBEN GIRDHARLAL,NAYNABEN GIRDHARLAL,KAMLESHKUMAR GIRDHARLAL MEVADA,CHAMPABEN GIRDHARLAL MEVADA,MINABEN WD/O DINESHKUMAR GIRDHARLAL,MADHUBEN GIRDHARLAL,NAYANABEN GIRDHARLAL,KAMLESHKUMAR GIRDHARLAL	MR SANDIP C SHAH,	KARAMSHIBHAI GOKULBHAI DESAI,GUJARAT AGRICULTURAL UNIVERSITY,UNITED INDIA INSURANCE CO LTD	(MR JR NANAVATI),(MR PV NANAVATI),MR VIBHUTI NANAVATI
1292	FA/1370/1986	19/06/2009	VITHALDAS DEVCHANDDAS MEWADA,NARMADABEN VITHALDAS,MANISHABEN WD/O ARVINDKUMAR V,MAHENDRAKUMAR VITHALDAS,VASANTBHAI VITHALDAS,MEENABEN VITHALDAS	MR SANDIP C SHAH,MR BP JOSHI	KARAMSHIBHAI GOKULBHAI DESAI,GUJARAT AGRICULTURAL UNIVERSITY,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR JR NANAVATI)
1293	FA/1371/1986	15/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL RAVJI DEVJI,	NOTICE SERVED
1294	FA/1372/1986	15/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN RAGHA PATEL,	NOTICE SERVED
1295	FA/1373/1986	15/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SAVJI DHANJI,	NOTICE SERVED
1296	FA/1374/1986	15/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAVJI KESHAVJI,	NOTICE SERVED
1297	FA/1375/1986	15/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MAHADEV HARKHA,	NOTICE SERVED
1298	FA/1390/1986	06/04/2011	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	BALUBEN WD/O.LAXMANBHAI RAVJIBHAI GOHIL,MINOR KOKILABEN D/O.LAXMANBHAIRAVJIBHAI,RAVJIBHAI PUNJABHAI GOHIL,SAMUBEN RAVJIBHAI GOHIL,BHAILALBHAI RAVJIBHAI GOHIL,RAVJIBHAI KHODABHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR PREMAL R JOSHI
1299	FA/1394/1986	26/08/2008	TALJIBHAI AJUBHAI RABARI,	(MR A J PATEL)	SHANKARBHAI NATHUBHAI,GOVINDBHAI BHIKHABHAI	NOTICE SERVED
1300	FA/1401/1986	11/08/2008	CENTRAL BANK OF INDIA,	MR RC JANI	SHANKERDAS RAMJI,KHIMJI RAMJI,MATHURADAS RAMJI,PRADHAN SHANKERDAS,DAMODAR SHANKERLAL,RATANSHI R BHANSALI	NOTICE NOT RECD BACK,MR MJ THAKORE
1301	FA/1402/1986	11/08/2008	CENTRAL BANK OF INDIA,	MR RC JANI	SHANKARDAS RAMJI,	MR MJ THAKORE
1302	FA/1413/1986	12/11/2016	SECOND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PUNABHAI NANJIBHAI,	NOTICE SERVED
1303	FA/1414/1986	28/02/2018	SECOND SPECIAL LAND ACQUISITION OFFICER,,	GOVERNMENT PLEADER	HINDUBHAI VASARAMBHAI,	

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1304	FA/1415/1986	28/02/2018	SECOND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMIRBA D/O YUSUFBHAI,	
1305	FA/1416/1986	28/02/2018	SECOND SPECIAL LAND ACQUISITION OFFICER,,	GOVERNMENT PLEADER	GHHAGANBHAI JAHABHAI,	
1306	FA/1417/1986	28/02/2018	SECOND SPECIAL LAND ACQUISITION OFFICER,,	GOVERNMENT PLEADER	AMARSIN VASTABHAI,	
1307	FA/1573/1986	16/06/2016	PRAJAPATI DHANJIBHAI DEVJIBHAI,	MR PM THAKKAR	RAJENDRA FORGING CO,	NOTICE UNSERVED
1308	FA/1577/1986	23/12/2010	DISTRICT COLLECTOR,	GOVERNMENT PLEADER	PATEL SHANKERLAL RANCHHODDAS,	MR JAYESH M PATEL
1309	FA/1607/1986	09/05/2008	P M BHATT,	FRESH NOTICE REQD(N)	STATE OF GUJARAT,M N BHATT,N M BHATT,H M BHATT	NOTICE SERVED
1310	FA/1635/1986	06/08/2010	GUJARAT STATE ROAD TRANS.CORP.,	MR HARDIK C RAWAL	BALUJI BECHARJI BARAD,SHOBHBA BALUJI BARAD,BHIKHABHAI RANCHHODBHAI PATEL,SOMABHAI HARGOVAN PATEL,GENERAL MANAGER WESTERN RAILWAY	,MR KR BRAHMBHATT,MR SHANTILAL S SHAH
1311	FA/1/1987	04/08/2010	AMIT CONSTRUCTION CO,	MR RF PATEL	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	(MR MB GANDHI)
1312	FA/21/1987	02/08/2010	RAJESHRIBEN D/O.NATVARLAL AND W/O.RAJNIKANT SHANTILAL,	MR JC VYAS	RAJNIKANT SHANTILAL SISODIYA,	MR PRADIP D BHATE
1313	FA/33/1987	16/05/2008	DEVGIRIJA POTTERY PVT.LTD.,	MR AVINASH K MANKAD	MARGHABEN SAVABHAI PATEL,	NOTICE SERVED,MR MANAV A MEHTA
1314	FA/35/1987	15/05/2008	JASODABEN BHIKHABHAI BHIL,BHIKHABHAI KALUBHAI BHIL	NOTICE UNSERVED	LAXMI LAND DEVELOPMENT CORPORATION,BHIKHUBHAI VISHRAMBHAI CONTRACTOR SUTHAR,BHIKHUBHAI CHUNILAL SURTI,DHIRUBHAICHUNILAL SURTI,LILADHAR KALYANJI PARMAR,BHUPENDRA LILADHAR PARMAR,MUKUNDBHAI BHIKHUBHAI COTNRACTOR,PRAVINBHAI BHIKHUBHAI CONTRACTOR,HEMLATABEN AMRUTLAL RATHOD,GAUTAMBHAI PRIYAKANT CHOKSEY,JHAVERBHAI VELJIBHAI MISTRY	MR DD VYAS
1315	FA/53/1987	08/05/2008	CHHAGANBHAI NATHABHAI PARMAR,	NOTICE UNSERVED,MR HA RAICHURA,MR UTPAL M PANCHAL	GANESH OIL MILL,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA
1316	FA/58/1987	22/07/2011	RAMSHRANDASJI SURYAPRAKASH DASJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VASANTIBEN DAHYABHAI MODI,	MR TRILOK J PATEL,MR HIREN K SHAH
1317	FA/60/1987	06/12/2010	SHIRIN MANEKSHA KARANI,	MR RL MEHTA	FARAMROSE (FALI) DINSHAWJI DHANBHOORA,GOOLAM NARIMAN DHANBHOORA,MEHRABAI PESTANJI DHANBHOORA,ADI DHANJISHA DHANBHOORA,MANI MANIK DHANBHOORA,ANNIE DARASHA DHANBHOORA,VALSAD PARSI ANJUMAN TRUST FUNDS	,MR ASPI M KAPADIA
1318	FA/62/1987	16/12/2010	KAMLABEN WD/O.VALLABHDAS TAPUBHAI GOHEL,ASHOKBHAI VALLABHDAS GOHEL,PRAFULLABEN VALLABHDAS GOHEL	MR PUSHPADATTA VYAS	RAMSWARUP AMARSINH RAJPUT,ISMAIL VALIMAHMAD LAKHANI (DECD. THRO.HIS HEIRS & L.R.'S,NEW INDIA ASSURANCE CO.LTD.,IBRAHIM UMARBHAI SABLIYA DELETED,SABLIYA TRANSPORT CO. DELETED,UNITED INDIA INSURANCE CO.LTD.DELETED,JAYANTILAL MOHANLAL VAGHANA PATEL (DELETED),NEW INDIA ASSURANCE CO.LTD. DELETED,ASHOKBHAI VALLABHDAS GOHEL TRANSPOSED AS A-2,PRAFULLABEN VALLABHDAS GOHEL TRANSPOSED AS A-3	,DELETED,RULE SERVED,MR BR SHAH,MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1319	FA/63/1987	10/10/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER-R AND B	GOVERNMENT PLEADER	PATEL REVABHAI CHHAGANBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,PATEL PREMJIBHAI CHHAGANBHAI,PATEL JASHUBHAI CHHAGANBHAI,PATEL BHARATKUMAR KESHAVLAL,PATEL SUNILKUMAR KESHAVLAL,PATEL VIKRAMKUMAR KESHAVLAL	,(MR A J PATEL)
1320	FA/64/1987	10/10/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER-R AND B	GOVERNMENT PLEADER	PATEL REVABHAI CHHAGANBHAI,PATEL PREMJIBHAI CHHAGANBHAI,PATEL SUDHABEN PREMJI,PATEL JAGDISHBHAI PREMJI,PATEL KIRTIBHAI PREMJI,PATEL RANJANBEN PREMJI,PATEL MINAXIBEN PREMJI,PATEL MENABEN WD/O PREMJI,PATEL JASHUBHAI CHHAGANBHAI,PATEL BHARATKUMAR KESHAVLAL,PATEL SUNILKUMAR KESHAVLAL,PATEL VIKRAMKUMAR KESHAVLAL,PATEL SANKLIBEN KESHAVLAL	(MR A J PATEL)
1321	FA/67/1987	15/05/2008	YAKUBHAI ABRAHIM MUSLIM DESAI,	MR DF AMIN	SHANABHAI BEHMABHAI DIDOL,FATIBEN SHANABHAI DIDOL,MOHANBHAI FATABHAI RATHOD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MR BR SHAH
1322	FA/68/1987	15/05/2008	YAKUBBHAI IBRAHIM MUSLIM DESAI,	MR DF AMIN	ABHABHAI RAISINGBHAI BAMANIA,MOHANBHAI FATABHAIRATHOD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MR BR SHAH
1323	FA/69/1987	15/05/2008	YAKUBBHAI IBRAHIM MUSLIM DESAI,	MR DF AMIN	VAJABHAI JESINGBHAI BAMANIA,MOHANBHAI FATABHAI RATHOD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MR BR SHAH
1324	FA/70/1987	15/05/2008	YAKUBHAI IBRAHIM MUSLIM DESAI,	MR DF AMIN	SUKHABHAI DALABHAI BAMANIA,MOHANBHAI FATABHAI RATHOD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MR BR SHAH
1325	FA/71/1987	15/05/2008	YAKUBBHAI IBHRAHIM MUSLIM DESAI,	MR DF AMIN	MINOR HIRABHAI PARSING KATAR,MOHANBHAI FATABHAI RATHOD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MR BR SHAH
1326	FA/72/1987	15/05/2008	YAKUBBHAI IBRAHIM DESAI,	MR DF AMIN	SHANABHAI DALABHAI BAMANIA,MOHANBHAI FATABHAI RATHOD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MR BR SHAH
1327	FA/73/1987	20/07/2011	KANUBHAI ALIAS KANAIYALAL B SHAH,MRS.RAJESHWARIBEN K.SHAH(WIFE),MR.PAURIN K.SHAH(SON),MRS.BELA D. SHAH(DAUGHTER)	MR MANOJ N POPAT	STATE BANK OF INDIA,	MR PRANAV G DESAI
1328	FA/74/1987	18/08/2010	BOARD OF TRUSTEES OF THE EMPLOYEES PROVIDENT FUND,	MR KT DAVE	MADHUSUDAN AND BROTHERS,	NOTICE SERVED
1329	FA/91/1987	01/12/2008	DHIRAJLAL MOHANLAL PARIKH (DECD.THRO.HEIRS & LR'S..),MAHENDRAKUMAR DHIRAJLAL PARIKH (SON OF DECEASED),SHARDABEN DHIRAJLAL PARIKH (WIDOW OF DECEASED),SHARDABEN W/O.DHHIRAJLAL MOHANALAL PARIKH	(MR. JC SHETH)	BADRILAL POONAMCHAND,JAKAIYABAI HUSENBHAI (BADSHAH),UNITED INDIA INSURANCE CO.	,MR SV RAJU
1330	FA/94/1987	18/08/2010	BOARD OF TRUSTEES OF THE EMPLOYEES PROVIDENT FUND,	MR KT DAVE	CENTRAL AUTOMOBILES,	MR DHARMESH V SHAH
1331	FA/95/1987	13/05/2008	PRAVINKUMAR MANILAL DALAL,	(MR MB GANDHI)	LIFE INSURANCE CORPORATION OF INDIA,	MR AK CLERK,MR SI NANAVATI
1332	FA/97/1987	13/05/2008	PUNIT READYMNADE STORES,	MR YN OZA	NEW INDIA ASSURANCE CO.LTD.,	NOTICE SERVED
1333	FA/98/1987	12/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	MULCHAND PITAMBARDAS & CO.,,	MS MAYA N BHAVNANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1334	FA/145/1987	04/08/2008	UNION OF INDIA,	NOTICE NOT RECD BACK	ODHAV STEEL INDUSTRIES,	(MR BIPIN I MEHTA)
1335	FA/146/1987	14/03/2008	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SURENDRABHAI RANCHHODLAL SHAH,HARBHAGSING BHANSINGH SHIKH,BALVIRSINH HIMATSING	SERVED BY RPAD (N),NOTICE UNSERVED,DS AFF.NOT FILED (N),DS AFF.NOT FILED (R),M/S.SURTI & VAKHARIA
1336	FA/147/1987	03/08/2011	HIRA LEKHRAJ OF AHMEDABAD,	(MR SURESHM SHAH)	MOTIRAM BHULCHAND OF AHMEDABD,MOHANLAL TOLARAM OF AHMEDABAD,BRIJLAL TOLARAM OF AHMEDABAD	,MR SN SHELAT
1337	FA/148/1987	14/05/2008	GANESHMAL HANSRAJ PUROHIT,	(MR MB GANDHI)	COMMERCIAL OFFICER, AHMEDABAD TELEPHONES,UNION OF INDIA,HEIRS OF MAGANLAL JETHALAL :- GIRDHARLAL MAGANLAL,MINOR SURESHKUMAR MAGANLAL,MINOR JITENDRA MAGANLAL,DRAUIPATIBEN MAGANLAL,DHANRAJ MANRUPJI	,MR HARIN P RAVAL
1338	FA/168/1987	23/12/2010	GUJARAT STATE FINANCIAL CORPORATION,	MR HS MUNSHAW	NEW VIJAY ICE FACTORY,	NOTICE UNSERVED
1339	FA/170/1987	16/05/2008	RAMESHKUMAR JIVABHAI DARJI,MOHAMADSHARIF YUSUFBHAI VISALPURWALA(DECD.THRO.LR'S.),KHATUNBIBI MOHAMADSHARIF W/O.MOHAMADSHARIF YUSUFBHAI.	(MR JV MEHTA),MR KV SHELAT	KADARBHAI RASULBHAI VOHRA,	(MR SK BUKHARI)
1340	FA/175/1987	08/05/2008	BV DAMAR,	NOTICE SERVED,(MR MUKESH R SHAH)	ASHOK ENGG. WORKS &1,Blank Name	NOTICE SERVED,MR RAJNI H MEHTA
1341	FA/176/1987	27/01/2016	A'BAD MUNICIPAL CORPORATION,	NOTICE SERVED	STATE BANK OF SAURASHTRA,	
1342	FA/219/1987	31/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	JADEJA MAVABHA NONGHUBHA,JADEJA BALUBHA ANANDSANG,JADEJA KUNVERJI GOPALJI,JADEJA JORUBHA VAKHATSANT HEIRS OF VAKHATSANG VAGHAJI,JADEJA BHAVUBHA RAVSANG	
1343	FA/221/1987	09/07/2010	JAGJIVAN DHARAMSHIBHAI,PRAGJIBHAI KHENGARBHAI,VISHABHAI MOTIBHAI,CHIKABHAI BHAIJIBHAI,GAJARABA WD/O KHENGARJI	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1344	FA/222/1987	09/07/2010	GAJARABA WD/O KHENGARJI BABUBHAI,POPATBHAI PUNJABHAI,NAGARBHAI RAMJIBHAI,JYORABHAI GAFURBHAI,JAVRABHAI DHURABHAI,DHANABHAI HARMALBHAI,KAMABHAI RANABHAI,REVABHAI LAVJIBHAI,RAMTUBHAI DHURABHAI,RAMJIBHAI MALABHAI	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1345	FA/223/1987	09/07/2010			.,	
1346	FA/233/1987	21/01/2011	GOVINDBHAI DALABHAI PATEL,	(MR RN SHAH)	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,CAPRIHANS INDIA LTD.	NOTICE UNSERVED,MR RAJNI H MEHTA
1347	FA/234/1987	09/05/2008	SHANTILAL VRAJLAL KOTHARI,	MR CH VORA	GUSAI DOLATPURI PREMPURI,GUSAI GANGAPURI PREMPURI,CHARITY COMMISSIONER	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR PM THAKKAR
1348	FA/236/1987	03/08/2011	RATILAXMIBEN SHANTILAL SHAH,	MS KJ BRAHMBHATT	MANJULABEN PRABHUDAS WIFE OF SHANTILAL B AGRAVAT,	(MR PM RAVAL),MR ASHISH H SHAH
1349	FA/237/1987	03/08/2011	RATILAXMIBEN SHANTILAL SHAH,	MS KJ BRAHMBHATT	SHANTILAL BHAGWANDAS AGRAVAT,	(MR PM RAVAL),MR ASHISH H SHAH
1350	FA/239/1987	28/08/2008	PRAVINKUMAR MANILAL DALAL,PRAVINABEN PRAVINKUMAR DALAL	(MR MB GANDHI)	LIFE INSURANCE CORPORATION OF INDIA,	
1351	FA/246/1987	21/11/2008	SHAH OCHHAVLAL KODARLAL,	MR JV JAPEE	SHANABHAI VAGHABHAI CHAUHAN,D M PATEL & CO.,UNITED INDIA FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,(MR AV TRIVEDI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1352	FA/249/1987	18/06/2009	PARMANAND MANEKLAL PARIKH,	MR NITIN M AMIN	SPL. LAND. ACQI. OFFICER,	GOVERNMENT PLEADER
1353	FA/252/1987	01/12/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	JIVABEN VALA VANKAR,VANKAR KANJI SAMAT,JILUBHA KESHUBHA JADEJA	NOTICE SERVED,NOTICE UNSERVED
1354	FA/265/1987	18/11/2010	PANCHA MERAMAN,	(MR DEEPAK M SHAH),MR DU SHAH,MR RAJAN D SHAH	PATEL GORDHAN LALJI BAKORI,	UNSERVED EXPIRED (N)
1355	FA/271/1987	16/05/2008	PATEL KANTILAL KHEMCHANDDAS,	MR PRAKASH K JANI	BRAHMAN ISHWARLAL MOTIRAM,GUJ STATE ROAD TRANSPORT CORPN,KIRITKUMAR VITHALDAS PAREKH,MIT - N - MIR PVT LTD,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR DG CHAUHAN,(MR MD PANDYA),MR YN RAVANI
1356	FA/273/1987	18/06/2009	HANSRAJ VELCHAND MEHTA,	(MR SK JHAVERI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1357	FA/281/1987	22/12/2010	RAMJI PREMJI,	NOTICE UNSERVED	MANDAN MADHABHAI,PUSHTIMARG SEVA SADAN,VALLABH MADANBHAI PATEL,PATEL ARJAN JASABHAI	NOTICE SERVED
1358	FA/290/1987	07/09/2018	VIMLABEN MANGALJI NATHURAM,	UNSERVED EXPIRED (N)	PRAVINKUMAR AMTHALAL RAVAL,	
1359	FA/335/1987	12/05/2008	MAHESANA NAGAR PALIKA,	NOTICE SERVED,MR UI VYAS	GOVIND MAHADEV TRUST THROUGH ITS TRUSTEES :-,CHIMANLAL BABULAL SHAH,BHOGILAL NATHALAL SHAH,NARAYANBHAI MOTIBHAI PATEL,JAYANTILAL CHHOTABHAI RAVAL,GANGARAM BHAICHANDDAS PATEL,BHAILAL MANILAL PATEL,MAHANT RAMMANOHARDAS GURU JANKIDAS,STATE OF GUJARAT,SHRI GOVIND MADHAV MANDIR CHERITABLE TRUST,NRENDRA BHOGILAL SHAH,YOGESHBHAI MEHTA,BHAILALBHAI M PATEL,NATUBHAI HIRALAL OZA,AMRATBHAI J VYAS,MANUBHAI M VATDHIVALA	,GOVERNMENT PLEADER,NOTICE SERVED
1360	FA/336/1987	12/05/2008	MAHESANA NAGAR PALIKA,	NOTICE SERVED,(MR VC DESAI),MR UI VYAS	SHARDABEN MANEKLAL JANI,JANI HARIPRASAD MANEKLAL,JANI NIRANJAN MANEKLAL DIED,JANI BHAVNABEN S,JANI MAYABEN S,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR PRAKASH K JANI
1361	FA/337/1987	12/05/2008	MAHESANA NAGAR PALIKA,	NOTICE SERVED,(MR VC DESAI),MR UI VYAS	BABULAL AMBALAL JANI,ANSHUYABEN B JANI,RAMEHSBHAI B JANI,HEMANTBHAI B JANI,BHARATBHAI B JANI,NITINBHAI B JANI,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR PRAKASH K JANI
1362	FA/338/1987	12/05/2008	MAHESANA NAGAR PALIKA,	NOTICE SERVED,(MR VC DESAI),MR UI VYAS	MANIBEN WD/O JOITARAM GULABCHAND,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PRAKASH K JANI
1363	FA/339/1987	12/08/2010	BALKHARSING BAPCHANSING,	(MR VC DESAI)	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ANUJA S NANAVATI
1364	FA/343/1987	09/12/2010	MAHESHKUMAR NARPATLAL DESAI,BABUBHAI NARPATLAL DESAI,PRAFULKUMAR NARPATLAL DESAI,MAHENDRAKUMAR NARPATLAL DESAI	(MR KG VAKHARIA)	SURYAKANTABEN MANEKLAL ZAVERI,NILABEN GHANSHYAMBHAI DAVE TRUSTEE OF S M ZAVERI,PALLAVIBEN J SHAH TRUSTEE OF S M ZAVERI,GAURANG MANUBHAI DOSHI TRUSTEE OF S M ZAVERI,NIRJARI MUKUL SINHA TRUSTEE OF S M ZAVERI,KETKIBEN SMITESH ZAVERI TRUSTEE OF S M ZAVERI,CHANDRAKANT HIRALAL SODAGAR,ATKUBEN GANESHMALJI,NIRMALABEN K ZAVERI,HERSELF & TRUSTEE OF PLTFFS.NOS.1A TO 1E,RASIKLAL K ZAVERI, TRUSTEE OF PLAINTIFFS NOS. 1A TO 1E,RASIKLAL MANEKLAL SHETH	,MR AM BUKHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1365	FA/361/1987	11/09/2008	DUGAL ENGINEERING CO.,DEVPRAKASH C GUPTA,VEDHPRAKASH G GUPTA,MANJU GUPTA	MR SN SOPARKAR	KHERICHA & COMPANY,AMRITLAL RIKHABCHAND SANGHVI,VASUDEV M SHAH,DEEPAK V SHAH,NIRMALABEN V SHAH,GUJARAT EDUCATION SOCIETY,K L KESHWANI,VINOD M SHAH,ATUL J DALAL,GULAM NABI IBRAHIMBHAI MANSURI,KELKAR SOLOMAN & COMPANY,NILA CHEMICALS,RAMESH G SHAH,HIMATLAL M THAKKAR,UNITY TYPEWRITER CO.,H KANT AND COMPANY,SHYAMSUNDAR U MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
1366	FA/404/1987	27/07/2010	NANDLAL RAMCHANDRA PUNJABI,	MR LAKHPATSINH DABHI	KANAYALAL BALCHAND SINCE DECD TRO HIS HEIRS & LRS,NARANBHAI KANAIYALAL BHAVANI,JAGUBHAI KANAIYALAL BHAVANI,HEMANT KANAIYALL BHAVANI,RAJUBHAI KANAIYALAL BHAVANI,LILADEVI WIDOW OF KANAIYALAL BHAVANI	,MR YN OZA
1367	FA/407/1987	10/09/2008	MANGIBEN SHIVAJI SHANKERJI,	(MR BH MEHTA)	ATMARAM D THAKORE,RUPSING D THAKORE,RAMTUJI DAHYABHAI,BHAGWANJI DAHYABHAI	MR KV SHELAT
1368	FA/409/1987	15/07/2011	SHRI NATVARLAL DEVCHAND SHAH AGED 51 YRS.,	(MR RN SHAH)	SHRI AMRATLAL MAGANLAL SHAH AGED 60 YRS,	GOVERNMENT PLEADER
1369	FA/410/1987	15/07/2011	Blank Name,	(MR RN SHAH)	Blank Name,	GOVERNMENT PLEADER
1370	FA/422/1987	23/12/2010	MUKTABEN LIMBABHAI,ASHVIN NAGJIBHAI PARMAR,TARABEN NAGJIBHAI PARMAR,NARSHIBHAI POPATBHAI PARMAR	NOTICE SERVED,NOTICE UNSERVED	.,	
1371	FA/432/1987	10/09/2008	MANJUBEN SHIVAJI DECD.THROUGH LRS,MANUBHAI SHIVABHAI THAKORE,PRATAPBHAI SHIVABHAI THAKORE,KANTIBHAI SHIVABHAI THAKORE,AMRUTBHAI SHIVABHAI THAKORE,PRAHLADBHAI SHIVABHAI THAKORE,NILESH S/O LAT BALUJI SHIVA BHAI THAKORE,MUKESH S/O LATE BALJI SHIVA BHAI THAKORE	MR RD DAVE,(MR BH MEHTA)	ATMARAM DAHYAJI THAKORE,RUPSINH DAHYAJI THAKORE,RAMTUJI DAHYAJI THAKORE,BHAGVANJI DAHYAJI THAKORE DECD.THROUGH THE LRS	,MR KV SHELAT
1372	FA/434/1987	16/12/2019	DIWALIBEN WIDOW OF JALAJI JIVANJI,JADIBEN D/O NATHABHAI MOTIBHAI,ISMAILBHAI MAGANBHAI HEIR OF MAGANBHAI NATHABHAI,MANUBHAI NATHABHAI,HASANBHAI NATHABHAI	MR NITIN M AMIN	SPEICAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1373	FA/439/1987	13/12/2011	PRADUMANBHAI MANGALBHAI PATEL,	MRS NILDHARA I DESAI	DHULABHAI AMBALAL SOALANKI,ORIENTAL FIRE AND GENERAL INSURACE CO LTD,SURYAKANT MANGALBHAI PATEL	NOTICE SERVED,(MR MAHENDRA K PATEL),MR NS TAHILRAMANI
1374	FA/499/1987	24/04/2008	RABIAYABIBI DAUGHTER OF ISMAIL UMAR SHERKHAN,	(MR. JC SHETH)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1375	FA/500/1987	11/07/2011	HAJIYANI AMINABIBI,D/O HAFASJIABDUL REHMAN ISA MANJI,	NOTICE UNSERVED	STATE OF GUJARAT,	GOVERNMENT PLEADER
1376	FA/501/1987	28/08/2019	ABDUL SATTAR ISUF DAVLA SINCE DECD. THRO HEIRS AND L/RS.,MUHEMMEDFARUK ABDUSSATTAR DAVLA,ABDULAZIZ ABDUSSATTAR DAVLA,AHMEDHUSSAIN ABDUSSATTAR DAVLA,SUGARABIBI ABDUSSATTAR DAVLA,KHAIRUNNISA V,FATEMABIBI ABDUSSATTAR DAVLA,HALIMABIBI ABDUSSATTAR DAVLA,MUHEMMEDYUSUF ABDUSSATTAR DAVLA SINCE DECD. THR' HRS/L/R,MEMUNABIBI MOHEMMEDYUSUF DAVLA,RAHIMABIBI D/O. MOHEMMEDYUSUF DAVLA,MUHEMMEDARIF S/O. MOHEMMEDYUSUF DAVLA,MUHEMMADASIF MOHEMMEDYUSUF DAVLA,SIDDIQ MOHEMMEDYUSUF DAVLA,MUHEMMED AMMAR MOHEMMEDYUSUF DAVLA	MR MA KHARADI,	STATE OF GUJARAT,	GOVERNMENT PLEADER
1377	FA/502/1987	11/07/2011	BAI RABIABIBI D/O ISMAIL UMAR SHERKHAN,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,	GOVERNMENT PLEADER

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1378	FA/511/1987	09/05/2008	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	RATILAL KHABHABHAI PARMAR,RAMJIBHAI NARAINBHAI PATEL	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
1379	FA/514/1987	29/07/2011	HAJIBABU NABIBAX,MOHMADBASHIR HAJIBABU,ABDULRASHID HAJIBABU	MR AJ MEMON	AMARSHER JARMASKHAN PATHAN,JARMASKHAN TAIBULKHAN PATHAN,JAFARKHAN JARMASKHAN PATHAN,AMIRKHAN TAHERKHAN PATHAN	,DELETED
1380	FA/515/1987	12/08/2011	STATE BANK OF INDIA,MANAGING DIRECTOR,CHIEF GENERAL MANAGER	MR PRANAV G DESAI	S C TAIPAWALA,	MR KM PATEL
1381	FA/519/1987	09/05/2008	NATIONAL INSURANCE CO.LTD.,	NOTICE SERVED,MR BR SHAH	JAYANTILAL LAXMIDAS,PRABHABEN LAXMIDAS,GANDHI HAJI KHAMISHA,RAMESH LALJI,TARABEN VRUJLAL KHATRI,LABHUBEN BALVANTRAY,NIRUBEN DILIPKUMAR	RULE NOT RECD BACK,RULE SERVED,MR CD PARMAR,MR RITURAJ M MEENA
1382	FA/522/1987	05/06/2017	MERUBHAI KANJIBHAI,AMRITBEN ARJANBHAI,PRAVIN ARJAN,DAKUBEN ARJAN,BABYBEN ARJAN,BAKUBEN ARJAN,JYOTSANA ARJAN	NOTICE NOT RECD BACK,NOTICE UNSERVED	DY. EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
1383	FA/526/1987	25/08/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANGJI RAMJI,	(MR JR NANAVATI)
1384	FA/910/1987	08/05/2008	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	VASAIBAI WIDOW OF RAMJIBHAI GOPALBHAI AYAR,PAMIBEN DAUGHTER OF RAMJIBHAI GOPALBHAI AYAR,GOMATIBEN, DAUGHTER OF RAMJIBHAI GOPALBHAI AYAR,LAXMIBHAI GOPALBHAI AYAR,RAVAJI GOVINDBHAI AYAR,RAMJIBHAI GOVINDBHAI AYAR,VIRENDRAKUMAR CHHOTALAL THACKER	
1385	FA/924/1987	06/12/2010	RENAULT AND RHINA A FIRM,	MR KT DAVE	GANGARAM RAO CHAUHAN,	MR AR MAJMUDAR
1386	FA/927/1987	09/05/2008	HIRABHAI MADHABHAI PATEL,	MR PS PATEL	BABUBHAI MOHANBHAI PATEL DELETED,MAKBULMIYA RASULMIYA KAJI,NEW INDIA ASSURANCE CO	,NOTICE SERVED BY DS,MR SANDIP C SHAH
1387	FA/928/1987	02/08/2010	KHANT BACHU KHIMA,HEIRS OF KHANT HARJI KHIMA,RAMABEN HARJIBHAI,MINOR BABU HARJI, THROUGH GUARDIAN KHANT BACHU KHIMA,MINOR PRATAP HARJI, THROUGH GARDIAN BACHU KHIMA,MINOR POONA HARJI, THROUGH GUARDIAN BACHU KHIMA,MINOR SHARDABEN HARJI, THROUGHGUARDIAN BACHU KHIMA,MINOR JINIBEN HARJI, THROUGH GUARDIAN BACHU KHIMA,MINOR BAVKIBEN HARJI, THROUGH GUARDIAN BACHU KHIMA,MINOR MANJULABEN HARJI THROUGH GUARDIAN BACHU KHIMA,RAMUBEN KHIMA, MOTHER OF DECD.HARJI KHIMA, (DELETED)	,DELETED,MR AMAR D MITHANI,MR BB PARMAR	SPECIAL LAND ACQUISITION OFFICER,COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER
1388	FA/930/1987	02/12/2011	MANSINGBHAI MANGALBHAI VASAVA,	FRESH NOTICE REQD(N)	SIDHPPA PAKIRKHA,M C C COMPANY,ORIENTAL FIRE & GENERAL INSURANCE COMPANY.	NOTICE SERVED,NOTICE UNSERVED,MR ARUN H MEHTA
1389	FA/974/1987	20/01/2011	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	MR ARUN H MEHTA,MR NS TAHILRAMANI	SHARDABEN NARSINHBHAI PATEL,SARYUBEN NARSINHBHAI PATEL,SWATIBEN NARSINHBHAI PATEL,SHITALBEN NARSINHBHAI PATEL,DINMOHAMAD SHERMOHOMAD SHAIKH,QUALITY CARRIER TRANSPORT CO	,MR BM MANGUKIYA,MS VASUBEN P SHAH,(MS BELA YAJNIK)
1390	FA/997/1987	09/05/2008	RAGHABHAI JINABHAI NAIK,NATVERLAL MANOHARLAL DALVADI,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	KASHMIRILAL BANARASIDAS SHARMA,	NOTICE SERVED,(MR SD PATEL),MR PK HANDA
1391	FA/1000/1987	16/05/2008	NAGHJI WAGHABHAI,	(MR SURESHM SHAH)	BHARATKUMAR MANILAL SOMANI,FOOD CORPORATION OF INDIA	,MR MG NAGARKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1392	FA/1002/1987	27/07/2010	NANDLAL RAMCHANDRA PUNJABI,	MR LAKHPATSINH DABHI	KANAIYALAL BALCHAND BHAVNANI DECEASED THR.HIS HEIRS AND LEGAL REPRESENTATIVE,NARANBHAI KANAIYALAL BHAVNANI,JAGUBHAI K BHAVNANI,HEMANTBHAI K BHAVNANI,RAJUBHAI K BHAVNANI,LILADEVI WIDOW OF KANAIYALAL BHAVNANI	MR YN OZA,MR JM VASU
1393	FA/1006/1987	23/03/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	LALITABEN P.PATEL SINCE DECEA-SED THRO'HER HEIRS RESP.2 & 3.,KATULBHAI P.PATEL,BABO P.PATEL,SHANTABEN S.PATEL,SINCE DECEA-SED THRO'HER HEIRS RESP.2 & 3.,SHAMALBHAI G PATEL,RAMJI JESANGJI THAKARDA,SHANKARBHAI M PATEL	MR MC BHATT,(MR HL PATEL)
1394	FA/1007/1987	23/03/2012	LALITABEN WD/O PRAHLADBHAI PATEL-DECEASED THRO'R.NO.2 & 3,KETULBHAI PRAHLADBHAI PATEL ASHEIR OF DECEASED R.NOS.1 & 4.,UTTAMKUMAR PRAHLADBHAI PATEL AS HEIR OF DECEASED R.NO.1 & 4,SHANTABEN SHAMALBHAI PATEL - DECEASED THRO'RESP.NOS.2 & 3,SHAMALBHAI GANESHBHAI PATEL	MR MC BHATT,MR JA SHELAT	RAMJI JESINGJI THAKARDA,SHANKARBHAI MOHANBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD,ATTORNEY GENERAL,UNITED INDIA INSURANCE CO.LTD.,ORIENTAL INSURANCE CO. LTD.,NATIONAL INSURANCE CO. LTD.	
1395	FA/1032/1987	15/05/2008	NEW INDIA INSURANCE CO.LTD.,	(MR SB VAKIL)	GUARANG R KHICHADIYA,MANJIBHAI K MISTRY,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,DANSING JAVANSING MAKWANA (DELETED),RAMNIKLAL C KHICHADIYA	NOTICE UNSERVED,DELETED,MR DR BHATT,MR ARUN H MEHTA
1396	FA/1034/1987	10/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR GAUTAM S PATEL	RAVINDRAKUMAR KAPILSHANKAR BHATT,AHMEDKHAN MEHBUBKHAN MALEK,YUSUFBHAI HASANBHAI SHAIKH	,NOTICE SERVED,MR MJ PARIKH
1397	FA/1044/1987	29/07/2011	SULEMANMIYA HASANMIYA (DEAD REPRESENT BY HIS HEIRS),RAHIMBHAI SULEMANMIYA (SINCE DECD.DELETED.),RAHIMBHAI SULEMANMIYA,VAHYAMIYA SULEMANMIYA,ALIMIYA ABRAHAMMIYA,SATARMIYA DAUDMIYA,ABAMIYA GULAMHUSEIN,BAPUMIYA KASAMMIYA,FATMABEN KASAMMIYA,MAMUNABEN KASAMMIYA,HANIFABEN KASAMMIYA	(MR MB GANDHI),(MR PV HATHI),MR CHINMAY M GANDHI	ALAMIYA BAVAMIYA PIRZAD SINCE DECD THRO.HEIRS,SHERBANU ALAMIYA WD/O.ALAMIYA BAVAMIYA PIRZADA,MOHMEDMIYA HASANMIYA SINCE DECD THROUGH HEIRS.,JUBEDABIBI MOHMEDMIYA WD/O.MOHMEDMIYA HASANMIYA.,DILAVER HUSSAIN MOHMEDMIYA S/OMOHMEDMIYA HASANMIYA.,ILIYAS MIYA MOHMEDMIYA S/O.MOHMEDMIYA HASANMIYA.,JAHIMIYA AKBARMIYA (SINCE DECDTHRO.HEIRS.,FATMABIBI JABAMIYA WD/O.JAHIMIYA AKBARMIYA.,THE CHARITY COMMISSIONER,PATEL LAVA KANJI	,MR PJ KANABAR
1398	FA/1047/1987	09/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR SN SHELAT	INDUBEN DAHYABHAI DARJI,JAYESHBHAI DAHYABHAI DARJI,RAJESHBHAI DAHYABHAI DARJI,AJAYBHAI DAHYABHAI DARJI,SANJAY DAHYABHAI DARJI,FULSING BABUBHAI SOLANKI	NOTICE NOT RECD BACK,(MR PB MAJMUDAR)
1399	FA/1048/1987	09/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	NAVINCHANDRA DHANSUKHLAL PAINTER,RAMESHBHAI HARIBHAI PATEL	NOTICE SERVED,RULE SERVED BY DS
1400	FA/1057/1987	14/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR DU SHAH	JUGALKISHOR PRAGJIBHAI,SURYAKANT AMBALAL,HARPALBHAI SHANKARBHAI DAVE,DEVJIBHAI NATHUBHAI	,MR NITIN M AMIN,MR MEHUL S SHAH,(MR SURESHM SHAH),MR DHARMESH V SHAH
1401	FA/1058/1987	16/11/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR SN SHELAT	DEVJIBHAI NATHABHAI BHARWAD,SURYAKANT AMBALAL,HARPALBHAI SHANKARBHAI DAVE,DEVJIBHAI NATHUBHAI	,NOTICE SERVED,MR NITIN M AMIN,MR DHARMESH V SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1402	FA/1059/1987	16/11/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR SN SHELAT	HARPAL SHANKARLAL DAVE,SURYAKANT AMBALAL	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR DHARMESH V SHAH
1403	FA/1073/1987	02/03/2016	AHMEDABAD MUNICIPAL CORPORATION,	MR BP TANNA	PANKAJKUMAR RAJNIKANT GHEEWALA,	NOTICE UNSERVED
1404	FA/1097/1987	09/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	PRIYALATABEN WD/O NARENDRABHAICHIMANBHAI PATEL,SNEHAL NARENDRABHAI PATEL,MINOR SAPNABEN NARENDRABHAI,CHIMANBHAI CHATURBHAI PATEL,CHANCHALBEN CHIMANBHAI C PATEL,BABUBHAI SHANKARBHAI DAMOR,DINESH AMBALAL PAREKH,DIRECTOR GUJ AGRI UNIVERSITY,UNITED INDIA INSURANCE CO LTD	RULE SERVED BY DS,RULE UNSERVED,UNSERVED EXPIRED (R),MR DG CHAUHAN
1405	FA/1098/1987	09/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	DINESHBHAI AMBALAL PAREKH,ANAND KRUSHI UNIVERSITY,UNITED INDIA INSURANCE CO LTD	
1406	FA/1105/1987	06/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	THAKOREBHAI ISHWERBHAI PARMAR,MANGALBHAI KALABHAI SOLANKI	MS KJ BRAHMBHATT,MS VASUBEN P SHAH,MS VARSHA BRAHMBHATT
1407	FA/1115/1987	11/02/2008	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI)	ARVINDBHAI MOTIBHAI PAGI,MOHANSINH SOMSINH,MANEKLAL KESHAVLAL PATEL	DS AFF.NOT FILED (N), (MR.MOHIT S SHAH)
1408	FA/1116/1987	12/08/2008	RAMESHBHAI LILADHAR PANCHAL,	MR MC BHATT	GUJARAT ELECTRICITY BOARD,	(MR MD RANA)
1409	FA/1122/1987	12/05/2008	CHIMANLAL BABUBHAI MEHTA,BHOGILAL NATHALAL SHAH,NARANBHAI MOTIBHAI PATEL,JAYANTILAL CHHOTALAL PATEL,GANGARAM BHAICHANDDAS PATEL,BHAILAL MANILAL,MAHANT SHRI RAM MANOHAR DASJI GURU JANAKI DAS	MR PRAKASH K JANI	STATE OF GUJARAT,MAHESANA NAGAR PALIKA	GOVERNMENT PLEADER,MR MEHUL SHARAD SHAH
1410	FA/1123/1987	12/05/2008	SARDABEN MANILAL JANI,	MR PRAKASH K JANI	STATE OF GUJARAT,MAHESANA NAGARPALIKA	,GOVERNMENT PLEADER
1411	FA/1124/1987	12/05/2008	BABULAL AMBALAL JANI,	MR PRAKASH K JANI	STATE OF GUJARAT,MAHESANA NAGARPALIKA	,GOVERNMENT PLEADER
1412	FA/1125/1987	12/05/2008	MANIBEN W/O JOITARAM GULAB- CHAND,	MR PRAKASH K JANI	STATE OF GUJARAT,MAHESANA NAGAR PALIKA	GOVERNMENT PLEADER,MR MEHUL SHARAD SHAH
1413	FA/1136/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA MOTI GHELA,MANJI SAVA	MR YOGESH S LAKHANI,MR HARSHIT B PATEL
1414	FA/1137/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA MALA KUNVARJI,	MR YOGESH S LAKHANI
1415	FA/1138/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA HARI KUNVERJI,	MR HB PAREKH
1416	FA/1139/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA DEVA MALA HEIRS OF :-,SATWARA VASARAM DEVA,SATWARA ARJAN LAKHMAN DEVA	MR HB PAREKH
1417	FA/1140/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF SATWARA PRAGJI BECHAR,SATWARA MOTI PRAGJI,SATWARA MAKAN PRAGJI	MR HB PAREKH
1418	FA/1141/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF SATWARA AVCHAR MEGHA,SATWARA LIRIBEN KESA MEGHA,SATWARA AMARA TALAL,HEIRS OF SATWARA PRAGJI MEGHA,SATWARA MAFA PRAGJI,SATWARA MAKAN PRAGJI,SATWARA KARSAN JETHA	(MR VJ DESAI)

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1419	FA/1142/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA AVCHAR MEGHA,SATWARA KESHA MEGHA'S W/O GAURIBEN KESHA	MR HB PAREKH
1420	FA/1143/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF SATWARA NARSHI MALA,SATWARA BHAVAN NARSI,SATWARA DUNGAR MALA,HEIRS OF SATWARA SUNDERJI MALA,SATWARA PREMJI NARSI	(MR VJ DESAI)
1421	FA/1144/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA SANA MALA HEIRS OF SATWARA BECHAR SANA,	MR HB PAREKH
1422	FA/1145/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA SAVA KALA,	MR HB PAREKH
1423	FA/1146/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA NARAN MOTI,SATWARA JIVA DANA,SATWARA DHANA SHIVA	(MR VJ DESAI)
1424	FA/1147/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA NARAN VASTA,	MR HB PAREKH
1425	FA/1148/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KUNVARJI LAKHAMAN,SATWARA DANA LAKHAMAN,SATWARA GANGARAM BHANJI	(MR VJ DESAI)
1426	FA/1149/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA RAIYA DAYA,SATWARA SIVA KANA,SATWARA VALJI KANA,SATWARA BHANJI KANA	MR HB PAREKH
1427	FA/1150/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA JERAM MEGHA,SATWARA MALA MEGHA,SATWARA KARANSI MEGHA HEIRS OFDEVKARAN KORANSI	(MR VJ DESAI)
1428	FA/1151/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF SATWARA DOSHA JUTHA,SATWARA AMARA DOSHA,SATWARA MOHAN DOSHA,SATWARA HARJI DOSHA,SATWARA NANGHA GOKAL,SATWARA MULJI GOKAL,SATWARA AJA DOSHA DECEASED THROUGH P/A KHODA AJA SATWARA,SATWARA DEVKARAN OGHA,SATWARA AVCHAR VASHRAM,SATWARA MALA MOHAN,SATWARA LAKHMAN MOHAN,SATWARA RAMJI MOHAN BY HIS GUARDIAN MALA MOHAN	(MR JV DESAI)
1429	FA/1152/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA HIRA DHANA,SATWARA DEVA RAMA HEIRS OF:-,SATWARA DEVSI DEVA,SATWARA ANANDA DEVA,SATWARA MOHAN DEVA,SATWARA SHIVA DEVA,SATWARA JIVA DEVA,SATWARA JAVABEN WD/O DEVA RAMA,PURIBEN WD/O MANJI DEVA,SATWARA KHIMJI MANJI,SATWARA NANJI MANJI,SATWARA PREMJI MANJI,SATWARA NARSI MANJI,SATWARA RAVJI MANJI,SATWARA HARILAL MANJI,SATWARA RAVJI DAYA,SATWARA KARSAN DAHYA	(MR JV DESAI)
1430	FA/1153/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KADVA MALA THROUGH HEIRS,JIVIBEN KADVA,PUNJA KADVA,ARJAN KADVA,VALIBEN KADVA,SEJIBEN KADVA,VALIBEN KADVA,SANIBEN KADVA,NARANBHAI KADVA,SATVARA SIVA KADVA	,(MR JV DESAI)
1431	FA/1154/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA DHARAMSI DEVJI PARMAR,	
1432	FA/1155/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA PREMJI BHAGWANJI,	MR HB PAREKH
1433	FA/1156/1987	09/05/2008	NEW INDIA ASSURANCE CO.LTD.,HIMATLAL KANTILAL SONI	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)	RAMANBHAI BHAGWANBHAI PATEL,GORDHANBHAI UNDERSING SOLANKI	UNSERVED EXPIRED (N), (MR MUKESH R SHAH), (MR RN SHAH)
1434	FA/1163/1987	15/05/2008	ROMHARSH AMBALAL JOSHI,	MR JB DASTOOR,MR AI SURTI,MS BK VAKHARIA	DRIVER OF AUTORIXA NO GRR 129,OWNER OF AUTORIXA NO GRR 129,ORIENTAL INSURANCE CO LTD	,MR ARUN H MEHTA,MR SHASHIKANT S GADE

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1435	FA/1165/1987	21/02/2018	KC MANIAR,SMT. CHANDRAMANIBEN N MANIAR,SHRI NILESH N MANIAR,SHRI RAJESH N MANIAR,MISS NITI N MANIAR,MISS DIPTI N MANIAR	NOTICE UNSERVED,UNSERVED EXPIRED (N)	KALUBHAI HASANBHAI CHAWALWALA,SAGAR TRAVELS,MAIYUDDIN MOHAMMED SHAIKH,THE ORIENT FIRE & GENERAL INSURANCE CO. LTD. REGD. OFFICE	,NOTICE UNSERVED,MS RV ACHARYA
1436	FA/1166/1987	22/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIJAYKUNVERBA MAHENDRASINHJI,	(MR SB VAKIL)
1437	FA/1170/1987	14/12/2011	ALIBHAI KARIMBAX SHEIKH,	MR MINESH V SURTI	GUJ STATE ROAD TRANSPORT CORPN,THAKOR SAMBHAI NATHAJI,UNITED INDIA INSURANCE CO LTD	,(MR MD PANDYA),MR SV RAJU
1438	FA/1174/1987	20/01/2011	MINERALS & METAL TRADING CORP-ORATION OF INDIA LTD,UNION OF INDIA	(MR JD AJMERA)	MS AZEOXPORT,STATE ENTERPRISE FOR FOREIGN TRADE,ATLATSKA PLOVIDA DUBROVNIK,NEW INDIA MARITIME AGENCIES	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),NOTICE UNSERVED
1439	FA/1200/1987	10/07/2008	BHARATKUMAR VRAJLAL BHAVSAR THR. POWER OF ATTORNEY HOLDER,BHARATKUMAR VRAJLAL BHAVSAR,KUNDANBEN VRAJLAL BHAVSAR,GUNVANTIBEN VRAJLAL BHAVSAR	(MR JV MEHTA)	ATMARAM SOMCHAND BHAVSAR,JAYANTILAL BANSILAL BHAVSAR,KALABEN WD/O BANSILAL SOMCHAND	MR KV SHELAT
1440	FA/1203/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PITHA PUNJABHAI,	NOTICE SERVED,MR JAYANT P BHATT
1441	FA/1204/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MASHARI RAMSHI,PARBAT RAMSHI,BHIMA RAMSHI,DHARNANT RAMSHI	NOTICE SERVED
1442	FA/1205/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVSHI MALDE,SATWARA KUNVERJI KHODA,SATWARA AMARSI KHODA,SATWARA PARSHOTTAM KHODA,SATWARA RAVJI KHODA,SATWARA RAMJI KHODA	NOTICE SERVED
1443	FA/1206/1987	23/03/2009	LILAVATI RANDHIRKUAMR THAKER,	(MR SK JHAVERI)	ARVINDBHAI PRABHASHANKER LPATHAK,	(MR MB GANDHI)
1444	FA/1208/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA VASTA MALA,	
1445	FA/1209/1987	24/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA PARSHOTAM DEVA,SATWARA RAMJI MITHABHAI,SATAWARA AMARSI MITHA BHAI	
1446	FA/1210/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KARU RAMJI,HEIRS OF SATWARA VALJI KUVARJI,SATWARA ARA SAVJI VALJI,SATWARA NARSI VALJI	NOTICE SERVED
1447	FA/1211/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KHODA DEVA'S HEIRS:-,SATWARA KUNVERJI KHODA,SATWARA AMARSI KHODA,SATWARA PARSHOTTAM KHODA,SATWARA RAVJI KHODA,SATWARA RAMJI KHODA	NOTICE SERVED
1448	FA/1212/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA NANJI KACHARA,	MR YOGESH S LAKHANI
1449	FA/1213/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF SATWARA DUNGAR KALA,DEVJI DUNGER	NOTICE SERVED
1450	FA/1214/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA PARSHOTAM KALA,	MR JAYANT P BHATT,MR HB PAREKH
1451	FA/1215/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KUVARJI KHODA,	NOTICE SERVED
1452	FA/1216/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KATWARA KUNVERJI RAVA SINCE DECEASED THROUGH HEIRS,KACHARABHAI KUNVARJI,LAXMIBEN KUNVERJI	NOTICE SERVED,MR HB PAREKH
1453	FA/1217/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KUNVERJI LAKHMAN,SATWARA DANA LAKHMAN,SATWARA NANJI BECHAR,SATWARA GANGARAM BHANJI,SATWARA DAYARAM PARSHOTTAM	MR HB PAREKH
1454	FA/1218/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA NONGHAN BECHAR,SATWARA BHAGVANJI BECHAR,SATWARA PARSHOTTAM BECHAR	NOTICE SERVED

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1455	FA/1219/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA DANA VASTA'S HEIRS,SATWARA LIRA DANA,SATWARA JIVA DANA	NOTICE SERVED,MR HB PAREKH
1456	FA/1220/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KHODA MULJI,SATWARA GOVA VASHRAM,SATWARA KESHA DANA,SATWARA KARSAN DANA,SATWARA KALA DANA,SATWARA JETRAM DANA	NOTICE SERVED
1457	FA/1221/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA SAMJI MALA THROUGH HEIRS,SATWARA VASHRAM SAMJI,SATWARA VALJI SAMJI,SATWARA PRAMJI KARSAN,SATWARA NANJI KARSAN,SATWARA DHARAMSHI KARSAN,SATWARA KARMSI KARSAN	NOTICE SERVED
1458	FA/1222/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA RAMJI KACHARA,	NOTICE SERVED
1459	FA/1223/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA BHANJI KACHARA,	NOTICE SERVED
1460	FA/1224/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA NONGHA PUNJA,	NOTICE SERVED
1461	FA/1225/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA SAVA KALA,	NOTICE SERVED
1462	FA/1226/1987	24/04/2008	STATE OF GUAJRAT,	GOVERNMENT PLEADER	SATWARA KALA GHELA,SATWARA NONGHAN GHELA,SATWARA GOVIND GHELA,SATWARA KARMSI GHELA HEIRS OF LAXMIBEN KARNSI	NOTICE SERVED
1463	FA/1227/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA MAVJI MULJI,SATWARA MANJI MULJI,SATWARA SAVJI MULJI HEIRS OF PRAGJI PREMAJI	MR HB PAREKH
1464	FA/1228/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KARAMSHI DANA,SATWARA DHARMSI DANA	NOTICE SERVED,MR HB PAREKH
1465	FA/1229/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA UKA JALA,	
1466	FA/1230/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA KALA DEVA,SATWARA MOTI KESA	
1467	FA/1236/1987	14/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RACHHA CONSTRUCTION CO.,	MS MAYA N BHAVNANI,MR GT DAYANI
1468	FA/1239/1987	09/05/2008	HAJIBABU NABIBAX,MOHMEDBASHIR HAJIBABU,ABDULRASHID HAJIBABU,AMIRKHAN TAHERKHAN PATHAN	MR AJ MEMON	JARMASKHAN TAIBULKHAN PATHAN,JAFARKHAN JERAMASKHAN PATHAN	NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR AG MOMIN)
1469	FA/1248/1987	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	CHITUBHAI BECHARBHAI PATEL,BABUBHAI SHANKERBHAI DAMOR	NOTICE SERVED,(MR A J PATEL)
1470	FA/1256/1987	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHAVDA DEVA JIVA,	(MR PV HATHI)
1471	FA/1257/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMA KASSHAN BHARWAD,	(MR PV HATHI)
1472	FA/1258/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIJAN KHIMA ALE,	(MR PV HATHI)
1473	FA/1259/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	.,	
1474	FA/1260/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KABA PUNJA PINDARIYA,	(MR PV HATHI)
1475	FA/1261/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIJAN DEVA RAMA,	(MR PV HATHI)
1476	FA/1262/1987	30/09/2008	HARIJAN MALDA,	(MR PV HATHI)	HARIJAN MALDE,	(MR PV HATHI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1477	FA/1263/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMA PUNJA LGARIYA,	(MR PV HATHI)
1478	FA/1265/1987	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANA HARDAS,	(MR PV HATHI)
1479	FA/1266/1987	30/09/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHU DEVA AND VIDHU DEVA,	(MR PV HATHI)
1480	FA/1271/1987	09/05/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI)	FATEHMOHMAD KALUBHAI,NOOR BAI FATEH MOHMAD,SUBHANBHAI PARMAR	UNSERVED EXPIRED (N),RULE SERVED
1481	FA/1273/1987	13/05/2008	UKABHAI JIVABHAI SOLANKI,	MR MC BHATT	RAVUBHA JORUBHA DARBAR,GUJARAT STATE ROAD TRANSPORT CORPN.,CHIMANLAL NANALAL BHOI,BHAVRILAL SAJURAM,NEW INDIA INSURANCE CO.	NOTICE SERVED,DS AFF.NOT FILED (R),(MR NAGIN N GANDHI),(MR MD PANDYA)
1482	FA/1282/1987	18/11/2010	AHMAD KALUBHAI PATEL,ABBASBHAI YAKUBBHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	MR ARUN H MEHTA,MR NS TAHILRAMANI	NARHARIBHAI MATHURBHAI PATEL,SAVITABEN WD/O MATHURBHAI LAXMANDAS PATEL,KALBEN MATHURBHAI PATEL,SUMANBEN MATHURBHAI PATEL,MAMTABEN MATHURBHAI PATEL,KALPANABEN MATHURBHAI PATEL	NOTICE SERVED
1483	FA/1284/1987	09/08/2010	GIRISHKUMAR RAMCHARAN CHAUHAN,	MR BA SURTI	SHAKARAJI BHANAJI NINAMA,GUJ STATE ROAD TRANSPORT CORPN	NOTICE SERVED
1484	FA/1290/1987	01/12/2010	SHRIDEVI CHUNILAL JOSHI,	(MR ARVINDKUMAR SHAH)	DHULABHAI S RAVAL,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	,NOTICE UNSERVED
1485	FA/1291/1987	01/12/2010	NATWARLAL MANILAN PANDIR,	(MR ARVINDKUMAR SHAH)	DHULABHAI S RAVAL,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	
1486	FA/1295/1987	26/11/2010	SAVJIBHAI NATHUBHAI MADHODIA,DAIBEN SAVJIBHAI MADHODIA	MR MANOJ N POPAT	KESHUBHAI RAVJIBHAI MADHODIA,	NOTICE SERVED
1487	FA/1298/1987	05/12/2011	URMILABEN WD/O HARIPRASAD RAMSWARUP,MAHESH HARIPRASAD SHARMA DELETED AS PER COURT ORDER,NANDKISHOR HARIPRASAD SHARMA DELETD AS PER COURT ORDER,KAMLESH HARIPARASAD SHARMA,JAYSHRIBEN HARIPRASAD SHARMA,VIMALABEN HARIPRASAD SHARMA	DELETED,MR CHIRAG B PATEL	TULSIDAS MAFATBHAI PATEL,GUJ STATE ROAD TRANSPORT CORPN,KAUSHALYABEN WD/O RAMSWARUP SHARMA,SARLABEN RAMSWARUP SHARMA,SAVITABEN RAMSWARUP SHARMA	,NOTICE SERVED,DELETED
1488	FA/1299/1987	09/05/2008	NARSIBHAI HIRABHAI,MANIBEN NARSIBHAI,KAPILABEN PRAHLADBHAI,MINOR TIKUBEN PRAHLADBHAI,RAMILABEN NARSIBHAI,MADHUBEN NARSIBHAI,PUSHPABEN NARSIBHAI,MUKESHBHAI NARSIBHAI,MINOR DAKSHABEN NARSIBHAI	NOTICE UNSERVED	NANJIBHAI HIRABHAI THAKORE,HASAMBHAI NASIRBHAI MOMIN,UNITED INDIA INSURANCE COMPANY,MAHENDRAKUMAR BACHUBHAI MODI,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED,MS AMEE YAJNIK
1489	FA/1318/1987	15/11/2010	SHARDABEN PREMJIBHAI PRAJAPATIHERSELF & MINOR MANSUKH P P,	MR RITURAJ M MEENA	GUJARAT HOUSING BOARD OFFICE,BABUBHAI AMBABHAI PRAJAPATI,RAJBAHADUR KEVALSING	MRS KETTY A MEHTA,MR HS MUNSHAW
1490	FA/1320/1987	15/05/2008	AHMEDABAD MUNICIPAL CORPN,	MR SI NANAVATI	KHIMABHAI HIRABHAI VANKAR,	MR KV SHELAT
1491	FA/1322/1987	10/06/2016	ABU BAKER SIDDIKBHAI,	UNSERVED EXPIRED (N)	HAMIDBHAI RAHIMBHAI SHAIKH,NEW INDIA INSURANCE COMPANY LTD.	,MR RAJNI H MEHTA
1492	FA/1328/1987	10/10/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BAI SAVITA WIDOW OF JASINGBHAIKALUBHAI PAGI,MINOR SONI . D/O JESING KALUBHAI THROUGH HER GUARDIAN,KALUBHAI FUDABHAI PAGI,BAI KAPURI, W/O KALUBHAI FUDABHAI,MINOR BAI KAMRIBEN D/O JESINGBHAI KALUBHAI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL SHAH	NOTICE SERVED,DS AFF.NOT FILED (R),(MR AKSHAY H MEHTA)
1493	FA/1329/1987	10/10/2008	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BAI WD/O RATNABHAI SALAMBHAI,GALABHAI RATNABHAI,MINOR KANKUBEN D/O RATNABHAI SALAMBHAI,MINOR LILABEN ,D/O RATNABHAI SALAMBHAI,MINOR LILABEN ,D/O RATNABHAI SALAMBHAI.,NAVALBEN W/O SALAMBHAI KABHAI,ANOPSING ANDARSINGH BARIA,DIPAKKUMAR NATVARLAL SHAH	NOTICE SERVED,DS AFF.NOT FILED (R),(MR AKSHAY H MEHTA)

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1494	FA/1330/1987	10/10/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	CHHATRABHAI VALABHAI PAGI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL BARIA	NOTICE SERVED,(MR AKSHAY H MEHTA)
1495	FA/1331/1987	31/07/2008	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GALABHAI RATANBHAI PAGI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL BARIA	NOTICE NOT RECD BACK,NOTICE SERVED, (MR AKSHAY H MEHTA)
1496	FA/1332/1987	31/07/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	KHATUBHAI LALABHAI PAGI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL BARIA	NOTICE SERVED,(MR AKSHAY H MEHTA)
1497	FA/1333/1987	31/07/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	KANTIBHAI FATABHAI PAGI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL BARIA	NOTICE SERVED,(MR AKSHAY H MEHTA)
1498	FA/1334/1987	31/07/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	NANABHAI GALABHAI PAGI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL BARIA	NOTICE SERVED,(MR AKSHAY H MEHTA)
1499	FA/1335/1987	31/07/2008	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HEMATBHAI RAGHABHAI PAGI,ANOPSING ANDARSING BARIA,DIPAKKUMAR NATVARLAL SHAH	NOTICE SERVED,DS AFF.NOT FILED (R),(MR AKSHAY H MEHTA)
1500	FA/1338/1987	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT	P N SETHI,BHIMABHAI MANSING PAVRA,,OIL & NATURAL GAS COMMISSION,PRAMILA S LOTHE,MINOR YOGESH S LOTHE,MINOR DHANANJAY S LOTHE,KUMARI AMITA S LOTHE	NOTICE SERVED
1501	FA/1339/1987	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MG NAGARKAR,MR HARDIK C RAWAL,MR SN SHELAT	ASHOKKUMAR RATILAL PATEL,BHIKHABHAI MANSING PAVRA,OIL & NATURAL GAS COMMISSION,NEW INDIA ASSURANCE CO.LTD.	,(MR KS JHAVERI),MR SANDIP C SHAH,MS LILU K BHAYA
1502	FA/1340/1987	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR MG NAGARKAR,MR HARDIK C RAWAL,MR SN SHELAT	R P SHARMA,BHIMABHAI MANSING PAVRA,OIL AND NATURAL GAS COMMISSION,PRAMILA S LOTHE,YOGESH L LOTHE,MINOR DHANANJAY S LOTHE,AMITA S LOTHE	,NOTICE SERVED,(MR MR GEHANI),MR RAJNI H MEHTA
1503	FA/1341/1987	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR MG NAGARKAR,MR HARDIK C RAWAL,MR SN SHELAT	PRAMILA S KLOTHE,YOGESH S LOTHE,DHANANJAY S LOTHE,AMITA S LOTHE,BHIMABHAI MANSING PAVRA	,(MR MR GEHANI)
1504	FA/1342/1987	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR MG NAGARKAR,MR HARDIK C RAWAL,MR SN SHELAT	ASHA WD/O SANTOSHKUMAR K SAXENA,NEERA SANTOSHKUMAR SAXENA,AJAYKUMAR SANTOSHKUMAR SAXENA,BINEETA SANTOSHKUMAR SAXENA	,(MR MR GEHANI)
1505	FA/1396/1987	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHELA PUNJA,	(MR PV HATHI)
1506	FA/1397/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAJAN ARSHI,	(MR PV HATHI)
1507	FA/1398/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHU DEVA,	MR MANISH R BHATT
1508	FA/1399/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHA WAKA,	

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1509	FA/1400/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMAT NARAN GOJIYA,	(MR PV HATHI)
1510	FA/1401/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMA BHADA,	
1511	FA/1402/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN RANMAL,	
1512	FA/1403/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA VAKABHAI,	
1513	FA/1404/1987	11/04/2008	CENTRAL BANI OF INDIA,	MR BR SHAH	SHANTILAL AND KANTILAL PARTNERSHIP FIRM,SHANTILAL PURSHOTTAMDAS PATEL,JAGDISHBHAI PURSHOTTAMDAS PATEL,VIMLABEN RAMANBHAI PATEL,KANTIBHAI SHANTIBHAI PATEL,NAVINBHAI PURSHOTTAMDAS PATEL,AMBALAL PURSHOTTAMDAS PATEL,DAHYABHAI SHANUBHAI PATEL,MANIBHAI ZAVERBHAI PATEL,NARSIBHAI ZAVERBHAI PATEL,RAMBHAI BHAILALBHAI PATEL	
1514	FA/1405/1987	11/04/2008	CENTRAL BANK OF INDIA,	MR BR SHAH	APPEX WOOD DECORATORS,GOVINDBHAI MITHAKBHAI MISTRY PARTNER OF NO.1,AMRATLAL LALJIBHAI MISTRY PARTNER OF NO.1,THAKKAR MADHUBHAI CHHOTABHAI	MR DC DAVE
1515	FA/1406/1987	11/04/2008	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER (CITY)	(MR MD PANDYA)	MAHARANA MILLS LIMITED.,	NOTICE SERVED
1516	FA/1408/1987	11/04/2008	MANEKLAL SHANKERLAL BHATT,NAVINKUMAR MANEKLAL BHATT,JAGDISHKUMAR MANEKLAL BHATT,JAYASHRIBEN MANEKLAL BHATT	,(MR A J PATEL)	BAI JIVI, WD/O, CHHAGANBHAI TRIBHOVANDAS,ISHVERBHAI MOTIBHAI BHATT,SURESHBHAI ISHVERBHAI,MAHAVIR CORPORATION PARTNERSHIP FIRM,ARIHANT BAUG ODHAV COOPERATIVE HOUSING SOCIETY LIMITED	,MR PRASHANT G DESAI
1517	FA/1409/1987	30/09/2008	BECHARBHAI HARIBHAI PATEL,	MR YN OZA	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1518	FA/1410/1987	13/08/2013	ISHWARBHAI CHUNILAL KAPADIA SINCE DE'CD OF HIS HEIRS & LRS,SANATBHAI ISHWARLAL KAPADIA,INDUBEN SURYAKANT SHAH	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI,(MRS SIDDHI D TALATI)	OFFICER ON SPECIAL DUTY,LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER,MR UDAY R BHATT
1519	FA/1411/1987	11/04/2008	SUKHABHAI ARJANBHAI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1520	FA/1412/1987	11/04/2008	UNITED INDIA INSURANCE COMPANY,	MR KF DALAL	RAZIYABANU WD/O SHABBIRKHAN BASHIRKHAN PATHAN,KHATEJABIBI WD/O BASHIRKHAN PATHAN,MINOR AIYUBKHAN BASHIRKHAN PATHAN,NISHAR AHMED GULAMNABI PATHAN	NOTICE SERVED,MR BP SHAH
1521	FA/1413/1987	11/04/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	CHELAJI SOMAJI THAKORE,DARIYABEN WIFE OF CHELAJI SOMAJI THAKORE,BABUBHAI FATABHAI MIR	NOTICE SERVED,MR UI VYAS
1522	FA/1414/1987	11/04/2008	. .,	MR NITIN M AMIN	. .,	GOVERNMENT PLEADER
1523	FA/1419/1987	11/04/2008	DAYA NARSHI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1524	FA/1420/1987	11/04/2008	CHHAGAN RUGHNATH,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1525	FA/1421/1987	11/04/2008	VAGHJI RUGHNATH,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1526	FA/1422/1987	11/04/2008	GANESH BECHAR,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1527	FA/1423/1987	11/04/2008	MOHAN KHIMA,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER

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1528	FA/1424/1987	11/04/2008	RAMJI UKABHAI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1529	FA/1425/1987	11/04/2008	ODHAVJI BECHAR,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1530	FA/1426/1987	11/04/2008	MOHAN UKABHAI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1531	FA/1427/1987	11/04/2008	VALJI RUGHNATH,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1532	FA/1428/1987	11/04/2008	DHARAMSHI KHIMA,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1533	FA/1430/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	CHAKU KARA,	
1534	FA/1431/1987	11/04/2008	THE STATE M,OF GUJARAT,	GOVERNMENT PLEADER	NATHA KARA,STATE OF GUJARAT,EXECUTIVE ENGINEER	
1535	FA/1432/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
1536	FA/1433/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
1537	FA/1434/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MAHAVIRSINH JORUBHA,	
1538	FA/1435/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KARA VASHRAM,	
1539	FA/1436/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTI PANCHA,	
1540	FA/1437/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BEDHAR PANCHA,	
1541	FA/1438/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SURUBHA GHELUBHA,	
1542	FA/1440/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	GAGUBHA JILUBHA,	
1543	FA/1441/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMUBHA BHANUBHA,	
1544	FA/1442/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	HARDHOLJI TAPUBHA,	
1545	FA/1443/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KANUBHA BHIMBA,	
1546	FA/1444/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANTUBHA,BACHUBHA PRATAPSANG,GOVUBHA PRATAPSANG,UMEDSANG DOLUBHA	
1547	FA/1445/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAVJI DESA,	
1548	FA/1446/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVJI DESA,	
1549	FA/1447/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANA K. KHIMA,	
1550	FA/1448/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANA LAKHA,	
1551	FA/1449/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANA PALA,	
1552	FA/1450/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DAYA DHANNA,	
1553	FA/1451/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGA ANNAD,	MR MANISH R BHATT

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1554	FA/1452/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RANJITSINH BACHUBHA,	MR MANISH R BHATT
1555	FA/1453/1987	11/04/2008	STATE OF GUJARATT,	GOVERNMENT PLEADER	BACHUBHA PRATAPSING,	MR MANISH R BHATT
1556	FA/1454/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVUBHA PRATAPSANG,	MR MANISH R BHATT
1557	FA/1455/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGUBHA KALYANSANG,	MR MANISH R BHATT
1558	FA/1456/1987	11/04/2008	THE STATE OF GUJARAT.,	GOVERNMENT PLEADER	RANJITSINH BACHUBHA,	MR MANISH R BHATT
1559	FA/1457/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DAMJI BHAGU,	MR MANISH R BHATT
1560	FA/1458/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BALVANTSINH VAJUBHA,	MR MANISH R BHATT
1561	FA/1459/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DOLUBHA BHAWUBHA,	MR MANISH R BHATT
1562	FA/1460/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANTUBHA VAJUBHA,	MR MANISH R BHATT
1563	FA/1461/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMAVAT GANGARAM MADHAVDAS,	MR MANISH R BHATT
1564	FA/1462/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYANTILAL RAVJI AHYA,	MR MANISH R BHATT
1565	FA/1463/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KABA RAVA,	MR MANISH R BHATT
1566	FA/1464/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANUBHA SARDARSANG,HARBHANJI SARADARSANG	MR MANISH R BHATT
1567	FA/1465/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	GAGJI HIRA,	MR MANISH R BHATT
1568	FA/1466/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	ASHAPURA MANDIR TRUST,	MR MANISH R BHATT
1569	FA/1467/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGUBHA KALYANSANG,	MR MANISH R BHATT
1570	FA/1468/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMJI MULJI,	MR MANISH R BHATT
1571	FA/1471/1987	11/04/2008	KANAIYALAL JETHALAL SHAH,	FRESH NOTICE REQD(N)	BANK OF INDIA,SHREEJI TOBACCO CO.,CHAMPAKLAL MANILAL SHAH,CHANDANBEN MANILAL SHAH,PRAKASHKUMAR CHAMPAKLAL SHAH	,FRESH NOTICE REQD(N)
1572	FA/1472/1987	11/04/2008	Blank Name,	MR BP TANNA	Blank Name,	
1573	FA/1473/1987	11/04/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR BP TANNA	GUJARAT FISHERIES COMPANY,	MR MB FAROOQUI
1574	FA/1474/1987	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALDE NARAN,	NOTICE SERVED
1575	FA/1475/1987	30/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHA PUNJA,	(MR PV HATHI)
1576	FA/1476/1987	11/04/2008	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	(MR MD PANDYA)	TURAK BUNMA KALU,SABIRA KALU	NOTICE SERVED
1577	FA/1478/1987	11/04/2008	SAMAT ALA,MINOR JAYABEN BHIKHA,MINOR KISHOR BHIKHA,MINOR VALIBAI BHIKHA,MINOR HEMIBAI BHIKHA	MR CD PARMAR	KUMBHAR VELJI JADAV,DRIVER,AMBER METAL SUPPLY CO.,AMBER TRANSPORT CO.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR AJ SHASTRI)
1578	FA/1479/1987	30/09/2008	REGIONAL PROVIDENT FUND COMMISSIONER,UNION OF INDIA	(MR SR SHAH)	ECHJAY INDUSTRIES PRIVATE LIMITED.,	MR PM THAKKAR
1579	FA/1483/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAJAN DEVA,	(MR PV HATHI)
1580	FA/1484/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHA SAVA THROUGH HEIRS,RAMA NATHA,BHIMASHI NATHA,PALA NATHA,DEVSHI NATHA	,(MR PV HATHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1581	FA/1485/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANA SAVA,	(MR PV HATHI)
1582	FA/1486/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOGAN KALA,,	(MR PV HATHI)
1583	FA/1487/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAJAN ARASHI,	(MR PV HATHI)
1584	FA/1488/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KACHARA GOGAN,	(MR PV HATHI)
1585	FA/1489/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASAIBAI @ SAMAT JIVA,	(MR PV HATHI)
1586	FA/1490/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMSHI NATHA,	(MR PV HATHI)
1587	FA/1491/1987	11/04/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SAJAN DEVA,	(MR PV HATHI)
1588	FA/1492/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF CHANA PABA,KESHUR CHANA	(MR PV HATHI)
1589	FA/1493/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANA VAKA,	(MR PV HATHI)
1590	FA/1494/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVAT NAGA,	(MR PV HATHI)
1591	FA/1495/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHA PABA,	(MR PV HATHI)
1592	FA/1496/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARAJAN MARAKHI,	(MR PV HATHI)
1593	FA/1497/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGA BHADA,	(MR PV HATHI)
1594	FA/1498/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVA LAXMAN,MINOR ARJAN GUARDIAN OF LAXMAN RANAL	(MR PV HATHI)
1595	FA/1499/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMAT PABA,	(MR PV HATHI)
1596	FA/1500/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAJANAND PABA,	(MR PV HATHI)
1597	FA/1501/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALIBAI UKABHAI,	(MR PV HATHI)
1598	FA/1502/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PALA NATHA,	(MR PV HATHI)
1599	FA/1503/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMA PUNJA,	(MR PV HATHI)
1600	FA/1504/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMDE NATHA,	(MR PV HATHI)
1601	FA/1505/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHARANAT HAMSHI,	(MR PV HATHI)
1602	FA/1506/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGA DHANA,	(MR PV HATHI)
1603	FA/1507/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANA VAJASHI,	(MR PV HATHI)
1604	FA/1508/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMAN DHANA,	(MR PV HATHI)
1605	FA/1509/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARASHI RAMA,	(MR PV HATHI)
1606	FA/1510/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHU DEVA,VAJASHI DEVA	(MR PV HATHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1607	FA/1511/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MERAMAN SAMAT,	(MR PV HATHI)
1608	FA/1512/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMSHI LAKHA,	(MR PV HATHI)
1609	FA/1513/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAKA PABA,	(MR PV HATHI)
1610	FA/1514/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMA NATHA,	(MR PV HATHI)
1611	FA/1515/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAYA SAMAT,	(MR PV HATHI)
1612	FA/1516/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALU PUNJA,	(MR PV HATHI)
1613	FA/1517/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHA PUNJA,	(MR PV HATHI)
1614	FA/1518/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMARSHI KHIMA & ANR,VALIBAI KHIMA	(MR PV HATHI)
1615	FA/1519/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MINOR ARJAN GUARDIAN RAM DADU,	(MR PV HATHI)
1616	FA/1520/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALDE RAMA,	(MR PV HATHI)
1617	FA/1521/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	UKA SAVABHAI,	(MR PV HATHI)
1618	FA/1522/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DESUR NAGA,	(MR PV HATHI)
1619	FA/1523/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAYA VEJANAND,	(MR PV HATHI)
1620	FA/1524/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOGAN SAGA,	(MR PV HATHI)
1621	FA/1525/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMA CHANA,	(MR PV HATHI)
1622	FA/1526/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIKAMSHI LAKHA,	(MR PV HATHI)
1623	FA/1527/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMAT NAGA,	(MR PV HATHI)
1624	FA/1528/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHA VAKA,	(MR PV HATHI)
1625	FA/1529/1987	11/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAM BHADA,	(MR PV HATHI)
1626	FA/1582/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA HARDAS,	(MR PV HATHI)
1627	FA/1583/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PITHA PUNJA,	(MR PV HATHI)
1628	FA/1584/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANA HARDAS LAGAIRYA,	(MR PV HATHI)
1629	FA/1585/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAM DAKU,	(MR PV HATHI)
1630	FA/1586/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARAN ARSHI,	(MR PV HATHI)
1631	FA/1587/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJAN MARKHI,	(MR PV HATHI)
1632	FA/1588/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	1. DEVAT SAVA AND 2.KANA SAVA,	(MR PV HATHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1633	FA/1589/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHARNAT NATHA AMBALIYA,	(MR PV HATHI)
1634	FA/1590/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF NATHA SAVA 1. RAM NATHA,	(MR PV HATHI)
1635	FA/1591/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHA MALDE,RAM NATHU	(MR PV HATHI)
1636	FA/1592/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGA BHADA,	(MR PV HATHI)
1637	FA/1593/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUJA WOKA,	(MR PV HATHI)
1638	FA/1594/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHA WAKA,	(MR PV HATHI)
1639	FA/1595/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGA JIVA,	(MR PV HATHI)
1640	FA/1596/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMAT NARAN GAJIYA,	(MR PV HATHI)
1641	FA/1597/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVA JIVA,	(MR PV HATHI)
1642	FA/1598/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAM BHADA,	(MR PV HATHI)
1643	FA/1599/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMAN RANMAL,	(MR PV HATHI)
1644	FA/1600/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMAT RANMAL,	(MR PV HATHI)
1645	FA/1601/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALDE RAMA GOJIYA,	(MR PV HATHI)
1646	FA/1602/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANRAT RAMSHI,	(MR PV HATHI)
1647	FA/1603/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ALSHI KHIMA,	(MR PV HATHI)
1648	FA/1604/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMA VIKRAMSHI,VIKRAMSHI LAKHA,RUDA LAKHA,VEJANAND LAKHA	(MR PV HATHI)
1649	FA/1605/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGA DHANA,	(MR PV HATHI)
1650	FA/1606/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAJAN ARSHI,	(MR PV HATHI)
1651	FA/1607/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHELA PUNJA,	(MR PV HATHI)
1652	FA/1608/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HAJI MALDA,	(MR PV HATHI)
1653	FA/1609/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA RAMA,	(MR PV HATHI)
1654	FA/1610/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANA MALDE,	(MR PV HATHI)
1655	FA/1611/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJI RANMAL,	(MR PV HATHI)
1656	FA/1612/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARSHI RAMA,	(MR PV HATHI)
1657	FA/1613/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANMAL MARSHI,	(MR PV HATHI)
1658	FA/1614/1987	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARA PUNJA,	(MR PV HATHI)

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1659	FA/1618/1987	12/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION AHMEDABAD,	MR HARDIK C RAWAL	GIRISHKUMAR @ GOVINDBHAI CHIMANLAL,BHUPENDRAKUMAR MULSHANKAR RAVAL	
1660	FA/1623/1987	26/11/2010	RAMJIBHAI PRAGJIBHAI,	NOTICE SERVED	OFFICER ON SPECIAL DUTY, LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER
1661	FA/1624/1987	27/11/2008	KANTILAL SHIVLAL KOTHARI,	MR GHANSHYAM AMIN	STATE OF GUARAT,	GOVERNMENT PLEADER
1662	FA/1625/1987	27/11/2008	KOTHARI VISHNUPRASAD SHIVLAL,	MR GHANSHYAM AMIN	STATE OF GUJARAT,	GOVERNMENT PLEADER
1663	FA/1626/1987	04/02/2015	BHARVAD RUPA JALLA,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1664	FA/1628/1987	09/05/2008	PRIYALATABEN,WD/O NARENDRABHAICHIMANBHAI PATEL,SNEHAL NARENDRBHAI PATEL,MINOR SAPANABEN D/0 NARENDRA- BHAI CHIMANBHAI PATEL,CHIMANBHAI CHATURBHAI PATEL,CHANCHALBEN WIFE OF CHIMANBHAI CHATURBHAI PATEL	FRESH NOTICE REQD(N),MS ROOPAL R PATEL	BABUBHAI SHANKARBHAI DAMOR,GUJARAT STATE ROAD TRANSPORT CORPORATION,DINESH AMBALAL PAREKH,DIRECTOR,UNITED INDIA INSURANCE CO.	DS AFF.NOT FILED (R),MR RR MARSHALL,MR HARDIK C RAWAL
1665	FA/1630/1987	04/08/2011	LALITBHAI RAVAJI CHANDEL,	(MR AG MOMIN)	LALIT BRIJKISHORE,BRIJKISHORE VASUDEV,JAGDISHCHANDRA VASUDEV,LALIT FOPLDING WORKS	,FRESH NOTICE REQD(N),MR DWARKADAS PARIKH
1666	FA/1671/1987	25/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALDE RAMA,	(MR PV HATHI)
1667	FA/1672/1987	25/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIKRAMSHI LAKHA,	(MR PV HATHI)
1668	FA/1673/1987	25/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA RAMA AHER,	(MR PV HATHI)
1669	FA/1674/1987	25/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARSHI RAMA AHER,	(MR PV HATHI)
1670	FA/1675/1987	25/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIDHU DEVA,	(MR PV HATHI)
1671	FA/1676/1987	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	CHAMPAKLAL PITHAMBERDAS TRIVEDI,JASUMATIBEN CHAMPAKLAL,SUDHABEN CHAMPAKLAL,CHIMANLAL NANALAL BHOI,BHANVARILAL SAJURAM,NEW INDIA INSURANCE CO.LTD.	DS AFF.NOT FILED (R),MR BHARAT B SHAH,MR BR SHAH
1672	FA/1678/1987	18/06/2009	SWAMI SHRI AKSHAR VALLABHDASJI,	MR GAURANG H BHATT	DARBAR BALVIRSINHJI VAJESINHJIJADEJA,	
1673	FA/1682/1987	23/12/2010	MOHHMEDYUNUS ABDUL KADAR MEMON,	(MR RA MISHRA)	.,	
1674	FA/1683/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA HARDAS,	(MR PV HATHI)
1675	FA/1684/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALDE NARAN.,	(MR PV HATHI)
1676	FA/1685/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAJASHI ALASHI,	(MR PV HATHI)
1677	FA/1686/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA RAMA,	(MR PV HATHI)
1678	FA/1687/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIJAN MALDAS ALA,	(MR PV HATHI)
1679	FA/1688/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIJAN DEVA RAMA,	(MR PV HATHI)
1680	FA/1689/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMA KARSHAN BHARWAD,	(MR PV HATHI)
1681	FA/1690/1987	24/04/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMAT PABA,	(MR PV HATHI)
1682	FA/1741/1987	14/05/2008	CHANDRAKANT ICHHASHANKER TRIVEDI,	MR PM THAKKAR	ANILCHANDRA ICHHASHANKER TRIVEDI,	MR KETAN A DAVE

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1683	FA/1745/1987	25/08/2010	RAMCHANDRA TELRAM,	MR. B.S.SUPEHIA,(MR NN PRAJAPATI)	CHANDRAIYA RAJAIYA,	MR RF PATEL
1684	FA/1748/1987	18/06/2009	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR ASHWIN L SHAH	PATEL TRADING COMPANY,	MR PM THAKKAR
1685	FA/1750/1987	22/08/2008	MAHANT RANDEVDASJI GURU,	MR SN SHELAT	SURAJRAM HIRALAL BACHKANIAWALA,JASHWANTLAL JAGJIVANDAS BORDOLIA,HASMUKHBHAI AMRUTBHAI BAGHAWALA,JAYANTILAL PARSOTTAMBHAI PATEL,ARVINDBHAI PUNAMBHAI PATEL,MOHAN DHANJI,AMBATKAK ISHWARLAL,JT CHARITY COMMISSIONER,CHARITY COMMISSIONER	,MR YN OZA
1686	FA/1751/1987	29/07/2011	UNION OF INDIA,ASSISTANT COLLECTOR OF CUSTOMS,SUPERINTENDENT OF CUSTOMS	MR PS CHAMPANERI	RESHAMWALA (P)LTD.,OCEANIC SHIPPING	MR MILAN S JOSHI
1687	FA/1755/1987	14/05/2008	BARODA MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	KANTIBHAI PARSHOTTAMBHAI PATEL,	MR MTM HAKIM
1688	FA/1764/1987	18/06/2009	DHANJI VALJI BHUDIA,	(MR YS MANKAD)	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)
1689	FA/1769/1987	14/12/2010	AHER UKABHAI BHURABHAI,AHER KARSANBHAI BHURABHAI	NOTICE SERVED,NOTICE UNSERVED,(MR ARUN K SHAH)	.,	
1690	FA/1844/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAMA MADHA,	(MR BD SHUKLA)
1691	FA/1845/1987	29/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIRA KHIMA,RAVJI JERAM,JEHTA KHIMA,MANIBEN MAVJI	MS VASUBEN P SHAH
1692	FA/1846/1987	29/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LALJI KARSAN HEIR OF KARSAN SHAMJI,MOHAN SHAMJI	MS VASUBEN P SHAH
1693	FA/1847/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANU BHAVAN,	(MR BD SHUKLA)
1694	FA/1848/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARAN SHAMA,	(MR BD SHUKLA)
1695	FA/1849/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANU BHAVAN,	(MR BD SHUKLA)
1696	FA/1850/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHAN ARJAN,	(MR BD SHUKLA)
1697	FA/1851/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	UKA HARDAS,	(MR BD SHUKLA)
1698	FA/1852/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANBI VIRJI JIVRAJ,	(MR BD SHUKLA)
1699	FA/1853/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMA LAKHMAN,	(MR BD SHUKLA)
1700	FA/1854/1987	29/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMA LAKHMAN SATWARA,	(MR BD SHUKLA)
1701	FA/1856/1987	09/05/2008	ISHVARBHAI ATMARAM PANCHAL DELETED.,SHARDABEN ISHVARBHAI PANCHAL,PRAFULBHAI ISHVARBHAI PANCHAL	NOTICE UNSERVED,(MR HB KANSARA)	RAMJI KACHARAJI VIHOL,PRAHLADJI BHAGAJI VIHOL,UNITED INDIA FIRE AND GENERAL INSURANCE COMPANY LTD.,CHANDRABEN WIDOW OF DINESHBHAIISHVARLAL	,(MR RM CHAUHAN),(MR PV NANAVATI),MR VIBHUTI NANAVATI
1702	FA/1858/1987	24/11/2011	SAVITABEN BABUBHAI PATEL,SANJAYKUMAR BABUBHAI PATEL (MINOR),SONALIBEN BABUBHAI PATEL (MINOR),RAKESHKUMAR BABUBHAI PATEL (MINOR)	MR ANKIT SHAH	GULAMHUSEN AHMEDBHAI,ORIGINAL TRANSPORT COMAPNY'S PARTNER,UNITED INDIA INSURANCE COMPANY	MR VH DESAI,MR RR MARSHALL,(MR HASMUKH THAKKER)
1703	FA/1861/1987	30/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SUREKHABEN CHANDRAKANT DASONDI,SUBHASHCHANDRA BHALCHANDRA DELETED AS PER COURT ORDER	DS AFF.NOT FILED (N),DELETED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1704	FA/1865/1987	13/05/2008	KUMUDBEN NULRAJSINH RAJ,	MR NK MAJMUDAR	M M PATHAN & ORS,THE GENERAL MANAGER S.T.CORPORATION,MULRAJSINH VIRSINH RAJ,NATIONAL INSURANCE COMPANY LTD.	,(MR MD PANDYA)
1705	FA/2244/1987	25/11/2010	ANIL SYNTHETICS,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	S RAMAMOORTHI,NATIONAL COOPERATIVE CONSUMER FEDRATION OF INDIA	,NANAVATI ASSOCIATES
1706	FA/2246/1987	11/08/2009	DIPAKBHAI NATWARLAL SHAH,	MR IMRAN H PATHAN	JETHABHAI LALABHAI,BAI MOTIBEN,NEW UNITED INDIA INSURANCE CO.	,MR VIBHUTI NANAVATI
1707	FA/2247/1987	12/05/2008	PREMJIBHAI N.NAMANI,SHRI DAMA AMRUTKUMAR PRANJI,THE ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	MR ARUN H MEHTA	MANIBEN NANAUBHAI PATEL,HASMUKHBHAI NANUBHAI PATEL,NAYNABEN NANAUBHAI PATEL,MAINOR RAMILABEN NANUBHAI PATEL,MAINOR BABITABEN NANUBHAI,MAINOR UMESHKUMAR NANUBHAI PATEL	
1708	FA/2257/1987	21/07/2008	AHMEDABAD MUNICIPAL CORPN.,	NANAVATI & NANAVATI	HARSHAVADAN BABUBHAI DAVE,RAJESHBHAI J PATEL	MR GIRISH PATEL,(MR RR SHAH)
1709	FA/2261/1987	28/01/2011	DILIPKUMAR BHUPENDRAKUMAR,DIPCHAND NATHAMAL	MS REKHABEN C TRIVED	HAKIMCHAND CHAMANLAL,	(MR MUKESH K SHAH)
1710	FA/2263/1987	28/01/2011	CHANDULAL TEJPAL,LAXMI CLOTH STORES	(MR ARVINDKUMAR SHAH)	MAFATLAL MANILAL KANTHRAVIVALA,BHANUMATIBEN WIFE OF SHAH	(MR MC SHAH)
1711	FA/2270/1987	18/03/2016	SMT. ANUBEN DALICHAND ALIAS DAYARAM RAJA,	MS MAYA S DESAI	AHER BIJAL BHURA (TRUCK DRIVER),AHER BHURABHAI VARCHAND,M/S. NEW INDIA ASSURANCE CO. LTD.,	,UNSERVED EXPIRED (R)
1712	FA/2273/1987	18/11/2010	ASHOKBHAI DAYAMABHAI MAKWANA,	MR GAURAVKUMAR DARJI	JAGDISHBHAI TULSIDAS KATIA,NEW INDIA INSURANCE CO.	NOTICE SERVED,MR SUNIL B PARIKH
1713	FA/2334/1987	09/05/2008	NARAYANSING NAVALSING,BHARATSING GHAMANDSING,JAYPRAKASH DIPNARAYAN,RAMESH MAHARASTRIYAN,RAMDHARI YADAV,SHAILESH K. PANDE	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)	.,	
1714	FA/2335/1987	04/03/2010	STATE OF GUJARAT, THROUGH CHIEF SEC.SACHIVALAYA,G'NAGAR,	GOVERNMENT PLEADER	GOVIND JAKHU AND CO.,	
1715	FA/2338/1987	18/07/2011	PATEL MADHUBEN BHIKHABHAI,	MR AR MAJMUDAR	CHIEF SECRETARY,GOVT OF GUJ.,SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1716	FA/2341/1987	24/07/2013	CHHOTUBHAI KESHAVBHAI PITHAWALA,DHIRUBHAI PARBHUBHAI EJARDAR,KRISHNANAGAR CO.OPERATIVE HOUSING SOCIETY (PROPOSED),CHHOTUBHAI KESHAVBHAI PITHAWALA,DHIRUBHAI PARBHUBHAI EJARDAR	MR RR MARSHALL,MR SHITAL R PATEL	HIS HIGHNESSNAWAB SIDDI MOHAMMED SARUR KHAN NAWAB,SIDI MOHMAD NASRULLAKHAN,NAWABOF SACHIN SINCE DECD HIS L.RS.,SHAMSUNNISA BEGUM NASRULLAKHANAGED MAJOR,SIDDI MOHMMED RAZA NASRULLAKHAN,AGED MAJOR,,SIDDI MOHMMED FAISAL NASRULLAKHAN,AGED MAJOR,FARAH NASRULLAKHAN, AGED MAJOR	MRS KETTY A MEHTA,MR ASPI M KAPADIA
1717	FA/2350/1987	18/06/2009	SOLANKI MADHUBHAI RUPSANGBHAI,	(MR A J DESAI)	GATORBHAI JIVABHAI,	MR PS CHAMPANERI
1718	FA/2355/1987	14/05/2008	UNION OF INDIA,	MR HARIN P RAVAL	VIJAY CALENDER FACTORY,,	MR SATYAJIT SEN,MR AF PATEL
1719	FA/2358/1987	10/07/2008	SAMSUDDIN GANIBHAI MATHAK,	MR ARUN H MEHTA	MUNICIPAL CORPORATION,	MR PRASHANT G DESAI

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1720	FA/2359/1987	24/03/2014	MUKESH LALBHAI SHAH & 10,RAMESH RATILAL,PRAMTESH AJITBHAI SHROFF LEGAL HEIRS OF THE DECEASED,NAMRATA P.SHROFF,PRATHIT P SHROFF,AYUSHI JAY SHAH,MANOJ RASIKLAL SHAH,RASILABEN KESHAVLAL SHAH,JIGESH NARENDRA SHAH,ROHIT BHOGILAL GAJJAR,KANTILAL FAKIRCHAND SHAH (SINCE DECD.THRO.HEIRS & LR.'S,SUSHILABEN KANTILAL SHAH,HEMANT KANTILAL SHAH,JAYESH KANTILAL SHAH,DHARMISHTHA KANTILAL SHAH,UPENDRA HARSHADLAL SHAHJ,KIRTIKANT SAKARCHAND SHAH LEGAL HEIR OF THE DECEASED,SAROJ K.SHAH,RASIKLAL MANEKLAL CO.OP.HSG. SOC.	NOTICE SERVED BY DS,MR JF MEHTA,(MR YF MEHTA),MR DAKSHESH MEHTA,	LRS.OF DEC.BANSILAL B.SHAH:-,RAMILABEN WD/O.BANSILAL B.SHAHSINCE DECD THRO.HIS HEIRS &LRS,LEGAL HEIRS OF DECEASED AKHILBHAI B,SHAH,NIKHILBHAI BANSILAL SHAH,ANILBHAI BANSILAL SHAH,SHIRISH BANSILAL SHAH,DINABEN BANSILAL SHAH,RITABEN BANSILAL SHAH,POORNIMABEN AKHILBHAI SHAH,MINOR RONAKKUMAR AKHILBHAI SHAH	,NOTICE NOT RECD BACK,DELETED,MR JA ADESHRA,MR SANDIP C SHAH
1721	FA/2361/1987	13/05/2008	ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LTD.,	MR NS TAHILRAMANI	NATVARBHAI BABABHAI PARMAR,SHANTILAL MATHURBHAI PATEL	MR NITIN M AMIN,(MR JV DESAI)
1722	FA/2362/1987	13/05/2008	SHOBHANABEN WIDOW OF JAWAHAR MEHTA,SNEHAL S/O JAWAHAR MEHTA,SNEHA D/O JAWAHAR MEHTA,VINAY KANCHANLAL MEHTA,KANCHANLAL OCCHAVLAL MEHTA,KANTABEN W/O KANCHANLAL MEHTA	NOTICE SERVED,UNSERVED EXPIRED (N)	G J NEGI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARDIK C RAWAL
1723	FA/2369/1987	13/05/2008	MUKTAGAURI WD/O BABULAL GOKULDAS PANDYA,JITENDRAKUMAR BABULAL PANDYA,BIPIN BABULAL PANDYA,MUKTESHKUMAR BABULAL PANDYA	(MR DHIRENDRA MEHTA)	MORSING SHRIPATRAM JAT,UNION OF INDIA	,MR DIVYESH SEJPAL
1724	FA/2371/1987	16/05/2008	PRAVINCHANDRA RAMJI,	MR YOGESH S LAKHANI	DISAZ ANVARALI LAKHANI,UNITED INDIA INSURANCE CO.LTD.	(MR JR NANAVATI),MR VIBHUTI NANAVATI
1725	FA/2372/1987	04/05/2017	SHASHIKANT MAHASUKHLAL,	MR DD VYAS	CHAMPAKLAL RAICHAND GANDHI,HIRALAL RAICHAND GANDHI	(MR JR NANAVATI)
1726	FA/2377/1987	08/05/2008	PRABHABEN BAVABHAI KANPARA,	MR RD DAVE	VITHALBHAI PREMJIBHAI SARVAIYA,	MR MN MEHTA
1727	FA/2426/1987	24/04/2008	P N SHETHI, ADDL. DIRECTOR (MARKETING),	NOTICE UNSERVED	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION,BHIMABHAI MANSING PAVRA,OIL & NATURAL GAS COMMISSION,PRAMILA S LOTHE,MINOR YOGESH S LOTHE, THROUGH GUARDIAN PRAMILA S LOTHE,MINOR DHANANJAY S LOTHE, THR' GUARDIAN PRAMILA S LOTHE,MONIR AMITA S LOTHE, THROUGH GUARDIAN PRAMILA S LOTHE	NOTICE SERVED,MR MG NAGARKAR,MR SN SHELAT
1728	FA/2427/1987	24/04/2008	R P SHARMA,	NOTICE UNSERVED	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION,BHIMABHAI MANSING PAVRA,OIL & NATURAL GAS COMMISSION,PRAMILA S LOTHE,MINOR YOGESH S LOTHE,MINOR DHGHANJAY S LOTHE,KUM.AMITA S LOTHE	NOTICE SERVED,MR MG NAGARKAR,MR SN SHELAT
1729	FA/2428/1987	24/04/2008	PRAMILA S LOTHE,YOGESH S LOTHE,DHANANJAY S LOTHE,KUM.AMITA S LOTHE	NOTICE SERVED	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION,BHIMABHAI MANSING PAVRA	MR MG NAGARKAR,MR SN SHELAT
1730	FA/2429/1987	24/04/2008			.,	
1731	FA/2430/1987	09/05/2013	MINOR RAJESH SUKLAL KAHAR,	NOTICE SERVED	LALMIAN AHMEDAMIAN CHAUHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	,(MR MD PANDYA)
1732	FA/2431/1987	25/11/2010	SAIFUDDIN SHABBIRHUSEN GESWALA,	MR DF AMIN	PARESH UPENDRAKUMAR SANGHVI,NEW INDIA INSURANCE CO LTD	MR VH THAKORE,MR SHALIN N MEHTA
1733	FA/2432/1987	18/06/2009	KANTILAL AND COMPANY,	(MR DEEPAK M SHAH)	SURENDRANAGAR DIST.PANCHAYAT,	MR DD VYAS
1734	FA/2435/1987	29/07/2011	UNION OF INDIA,COLLECTOR,CENTRAL EXCISE	MR PS CHAMPANERI	SYNTEHTICS AND POLYMER INDUSTRIES CO.LTD.,	M/S TRIVEDI & GUPTA

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1735	FA/2437/1987	21/06/2016	DAYARAM R PANDE,R D KACHHAYAG,JAWAHARLAL S PANDE,KRISHNAKANT R MISHRA,RAMNARESH J UPADHYAY,HIRALAL S PANDE,CHHOTALAL V PANDE,UMASHANKER TRIPATHY,DAYARAM R PANDE,SURENDRA R KUSHVHA,RAMSHANKER RAMLAL TIWARI,RAMSAJIVAN RAMNIVAS PANDE,MOTILAL SHIVHARSA PANDE,SHIVJITAN MATADIN SUTHAR,UDERAJ RAMJGNA,RAMSHRIDHAR RAMJOR,CHANDUBHAI DAHYABHAI,KRISHNAPURI RATANPURI,DESHMUKH SEBHAS DATARAM,RAMBACHAN MISTRY,RAMCHAND DHANPAT SUTHAR,RAMSUNDARSINGH DHERBAHADURSING,KESHAVRAM RAMPAL SHUKLA,RAMJISINH RAMCHARANSINH,SHIVANANDSINH INDRASINH,AYODHYAY PRASAD ADHYASHANKER MISHRA,BHAVANJI BHIKHAJI,NATHURAM BABURAM,THANSINH KISHORILAL,RUPKISHORE MISTRILAL,SHABUKARAM RAMAJOR,BHAGWANDIN RATILAPAL,KANAYA PRABHANSHASINH,JAYRAMBHAI KARAMSING DESAI,ISHAWARBHAI HIRABHAI,CHANDUBHAI DAHYABHAI,AMARSINH NETRUPALSINH,DINESH RAMCHANDRA,RAJPATI RAMSAJIVAN PANDE,SHAKUNTALA JAWAHARLAL,GOKUL RAMESHWAR,SHAILABEN NATHURAM,BHURAPBEN THANSINH LODHA,BHUDEVI NETRAPALSINH,RAJARAM VISHNUPRASAD,LAJVANTI BHOJRAJSINH,ANGURIDEVI MADHESINH,TAKIBEN DAHYABHAI,SHIVIBEN KACHARBHAI,SHIVIBEN KACHARBHAI,MISTRILAL JIVRAM,HARPRASAD KISHORILAL,MAYARAM RAMDAS,HEMPRASAD DURGAPRASAD,JAYSIYARAM DHANIRAM,BHOJRAJ SINGH,GANGARAM BIRJI,PANNALAL MANAJI,SANALAL MURRARIA,KAMLESH HARIRAM,GIYALAL JORSINH,SURESH RAMBHARESE,JITENDRA JABU,F S THAKORE,H F THAKORE,THAKORE HIRABEN LAXMANJI,THAKORE KACHARAJI GULABAJI,THAKORE KACHRAJI GALBAJI,PULIBEN BHIMSJI,HIRABEN AMBALAL THAKORE,REVABEN CHARUJI THAKORE,THAKORE CHARUJI SHANKERJI,CHANCHIBEN KACHARAJI,N P PAWAR,RATANBVEN N PAWAR,BHIKHABHAI BHAGWANBHAI,KISHORBHAI SOMABHAI DANTAJI,SOMABHAI AMBARA,VASANTIBEN KISHOREBHAI,DATTA BALKRISHNA DESHMUKH,SOMABHAI NARSIBHAI,BHIKHABHAI SOMABHAI,AVASAN GURUDDIN,JAGDEV MIHILAL,KUSHIRAM AVASAN,R R RITO,SHIVPUNJA RAMDHAR,NAMADABEN CHHAGANJI,MATAPRASAD SITARAM MISHRA,H R PANDE,G N PANDE,RAMDEV YADAV,R R YADAV,PUNKALIK VITHALRAO,S K PATNAKAR,ATMARAM AMBALAL,BHAGWANDAS BALVANT,ATMARAM RAMAJI THAKORE,NABIRASUL ABDULGAFAR,SENDHAJI DUNGRAJI,MUNNIBEN YADRAM,HARDIP NATHUSINGH,SHIVDAS VAMANRAO BHAMORE,SHANKER VISHNU KOSTI,BHILAJI FULAJI,GAJANAD TIKKA AHERA,TUKARAM KANU BHAMORE,KISHORE TUKARAM,BHAMORE ROHIDAS KASHIRAK,KAMLE CHANDULAL FULAJI,RAJENDRA HIRALAL VALVI,VITHALRAO GANPATH JESINA,LALJI SHAKERJI,CHHANBHAI DAHYABHAI,SURESHCHANDRA KUSHAVASH,YADRAMSINH SUNSHARILAL,MADHANLAL RAMCHANDRA,RAHIMBHAI HASAMBHAI,PRAHALADBHAI SHANKERBHAI,KALUJI PUNJAJI,HAIDERALI KARIM,KARIMBHAI AHMEDBHAI,GANPATBHAI MANIBHAI	(MS DR KACHHAVAH)	HARIPRASAD D LASHKARI TRUST,SHETH JANMEJAY BHAGUBHAI,SHETH CHINMAY PRAMALKUMAR GANDHI,KANAYALAL SUMERMAL SHAH,SHAH UTTAMCHAND SUMERMAL,A'BAD MUNICIPAL CORPORATION	(MR GN DESAI),MR KV SHELAT
1736	FA/2/1988	12/08/2008	UNION OF INDIA WESTERN RAILWAY,GENERAL MANAGER WESTERN RAILWAY,DIVISIONAL RAILWAY MANAGER WESTERN RAILWAY	MR RAVI KARNAVAT	JUMABAI KASAM,	(MR SURESHM SHAH)

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1737	FA/5/1988	22/08/2008	YADAVRAO MADHAVRAO BHAGWAT,	MS VASUBEN P SHAH	VITHAL MANDIR TRUST,KUNJIVIHARI MADHAVRAO BHAGWAT,KAKHYAHARI MADHAVRAO BHAGWAT,ARVIND MADHAVRAO BHAGWAT,SUHAN MADHAVRAO BHAGWAT,PANDURANG MADHAVRAO BHAGWAT,CHARITY COMMISSIONER GUJARAT	,MR SS BELSARE
1738	FA/23/1988	27/06/2016	BHAGAT AMBA GIGA,PATEL GOPAL GIGA,BHAGAT RAVJI GIGA,BAHGAT MOHAN MEGHJI,BHAGAT CHAKU BIJAL,NARAN BIJAL,GOVIND GIGA	APPEARANCE DELETED	BHAGAT DEVSHI NATUBHAI,SINCE DECD.DAHYABHAI DEVSIBHAI,BHAGAT HIRABHAI NATHUBHAI,VANABAI WIDOW OF KARAMSHI RAGHAV.,KARSHAN BHIMA.,KANUBHAI SAVJI.,CHARITY COMMISSIONER,STATE OF GUJARAT ,MIRZAPUR, AHMEDABAD.	,MR PM THAKKAR
1739	FA/28/1988	03/08/2010	OIL & NATURAL GAS COMMISSION,	MS KJ BRAHMBHATT	S P PATEL,SUPDT. ENGG. DELETED AS PER COURT ORDER	DELETED,(MR J V BHAIRAVIA)
1740	FA/71/1988	15/05/2008	CHANDRAKANT MANJIBHAI,	(MR JD AJMERA)	FREEZEFAST CORPORATION,	(MR PB MAJMUDAR)
1741	FA/72/1988	05/03/2010	ISHWARLAL CHANDULAL VYAS,YOGESHCHANDRA ISHWARLAL VYAS,BHARTIBEN YOGESHCHANDRA	MR DF AMIN	NIRMALABEN CHANDULAL VYAS,KANTILAL CHANDULAL VYAS,VINUMATIBENB KANTILAL,PANKAJKUMAR KANTILAL VYAS,THAKORLAL CHANDULAL VYAS,CHANDRAKANT CHANDULAL VYAS	NOTICE SERVED,SERVED BY RPAD (N),SERVED BY AFFIX(N)
1742	FA/74/1988	08/09/2008	BADRINARAYAN LAXMI NARAYAN,	(MR MB GANDHI)	RAJNIKANT NAGINDAS,	NOTICE UNSERVED
1743	FA/83/1988	28/12/2018	CENTRAL BANK OF INDIA,	NOTICE SERVED	SHREE SAIBABA POTTERIES PVT. LTD.,SHRI PANALAL JETHALAL SHAH,,SMT.LEELA PANALAL SHAH.,SHRI PRATAPRAI MAGANLAL UNADKAT.	NOTICE NOT RECD BACK
1744	FA/92/1988	11/07/2008	GOVIND RAGHAV SAVANIA,	MR GAURANG H BHATT	DIVISIONAL ENGINEER,	MR BB NAIK,MR HARIN P RAVAL
1745	FA/97/1988	12/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,G J NEGI	MR KN RAVAL,MR HARDIK C RAWAL	SHOBHANABEN WD/O JAWAHAR MEHTA,SNEHAL S/O JAWAHAR MEHTA,SNEHAD/O JAWAHAR MEHTA,VINAJY KANCHANLAL MEHTA,KANCHANLAL OCCHHAVLAL MEHTA,KANTABEN WD/O KANCHANLAL MEHTA	RULE SERVED
1746	FA/98/1988	12/05/2008	GUJ STATE ROAD TRANSPORT CORPN,G J NEGI	MR KN RAVAL	TARUN RAMANLAL DESAI,RESHMA D/O TARUN DESAI	RULE SERVED
1747	FA/132/1988	12/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	DAKSHABEN VIPINBHAI BHATT,VIJAYBHAI VIPINBHAI BHATT,SANJAYBHAI VIPINBHAI BHATT,SAVITABEN KANTILAL BHATT,KANTILAL CHHOTALAL BHATT DELETED.,BHAGUBHAI RAMABHAI DAYA	,DELETED
1748	FA/142/1988	24/04/2008	HEIRS OF DECEASED VINOD GOVIND(DECD.),GOVIND PUNJA HARIJAN (DELETED),KESAR GOVIND HARIJAN (DELETED),SUNITA VINOD HARIJAN	DELETED,MR JB DASTOOR,MR RR TRIVEDI,LAW VERDICT	AHER GOVIND ALA,MANJI THAKARSHI OIL MILL,UNITED INDIA INSURANCE CO.,MANHAR TRANSPOT CO.,NATHALAL NARSHIBHAI VAGHELA,NATIONAL INSURANCE COMPANY	RULE SERVED BY DS,(MR PV NANAVATI),MR SV RAJU,MR DAKSHESH MEHTA
1749	FA/150/1988	23/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	THAKORBHAI PURSHOTTAMDAS PARIKH,BHAGWANBHAI DABHAIBHAI	,MR YN OZA
1750	FA/151/1988	22/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAILAL AMBALAL PATEL,	MS MAYA N BHAVNANI
1751	FA/154/1988	06/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	RAMABEN WD/O.MAGANBHAI PUNJABHAI,MINOR LAXMIBEN MAGANBHAI, THR'GUARDIAN RAMABEN RES.NO.1,MINOR RAJIBEN MAGANBHAI, THR' GUARDIAN RAMABEN RES.NO.1,MINOR GEETABEN MAGANBHAI, THR'GUARDIAN RAMABEN RES.NO.1,MINOR ARVINDKUMAR MAGANBHAI THR' GUARDIAN RAMABEN RES.NO.1,JIVIBEN D/O.PUNJABHAI DHARMABHAI,PUNJABHAI DHARMABHAI PATEL,VAKHATSING PRABHUDAS GADHVI,MULJIBHAI BALABHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,HL PATEL ADVOCATES

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1752	FA/155/1988	06/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MULJIBHAI BALABHAI PATEL ALIASJOITARAM PATEL,VAKHATSING PRABHUDAS GADHVI	NOTICE SERVED,MR JITENDRA M PATEL,HL PATEL ADVOCATES
1753	FA/156/1988	05/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DINESHBHAI TRIBHOVANDAS PATEL,SURESH TRIBHOVANDAS PATEL,JYUOTSANABEN RAMJIBHAI PATEL,DAMYANTIBEN DINESHBHAI PATEL,MEENABEN SUBHASHBHAI PATEL,TULSIDAS MAFATLAL PATEL,DECEASED HARIPRASAD RAMSWARUP SHARMA,URMILA WD/O HARIPRASAD SHARMA,MINOR JAYASHREE HARIPRASAD SHASHARMA,MINOR MAHESH HARIPRASAD SHARMA,MINOR KAMLESH HARIPRASAD SHARMA,BABUBHAI LILADHAR CHAUHAN,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	,MR ARUN H MEHTA,(MR A J PATEL),MR NS TAHILRAMANI
1754	FA/157/1988	05/12/2011	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	DINESHBHAI TRIBHOVANDAS PATEL,SURESHBHAI TRIBHOVANDAS PATEL,JYOTSNABEN RAMJIBHAI PATEL,DAMYANTIBEN DINESHBHAI PATEL,MEENABEN SUBHASHBHAI PATEL,TULSIDAS MAFATBHAI PATEL,HEIRS OF HARIPRASAD RAMSWARUP SHARMA (DECD.),URMILABEN WD/O HARIPRASAD,JAYSHRI HARIPRASAD SHARMA,MAHESH HARIPRASAD SHARMA,KAMLESH HARIPRASAD SHARMA,BABUBHAI LILADHAR CHAUHAN,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,MR ARUN H MEHTA,(MR A J PATEL),MR NS TAHILRAMANI
1755	FA/158/1988	05/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	URMILABEN WD/O.HARIPRASAD R SHAMRA,MINOR MAHESH H SHARMA, THROUGHGUARDIAN URMILABEN H SHARMA,MINOR NANDKISHOR H SHARMA THR'GUARDIAN U H SHARMA,RES.1,MINOR KAMLESH H SHARMA,THROUGHGUARDIAN URMILABEN H SHARMA,MINOR JAYASHREE H SHARMA, THR'GUARDIAN URMILABEN H SHARMA,MINOR VIMALABEN H SHARMA, THR'GUARDIAN URMILABEN H SHARMA,TULSIDAS MAFATBHAI PATEL,KAUSHALYABEN R SHARMA,SARALABEN RAMSWARUP SHARMA,SAVITABEN RAMSWARUP SHARMA	,FRESH NOTICE REQD(N),MR CHIRAG B PATEL
1756	FA/160/1988	12/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	BHANUBHAI DADUBHAI AYAR,PARSHOTAM BHIKHABHAI	,MR ZUBIN F BHARDA
1757	FA/166/1988	15/05/2008	ROUNKIRAM BIRCHAND,BIRCHAND S/O ROUNKIRAM DIED DURING TRIAL.,RAMESHCHAND SON OF BIRCHAND	,MR DF AMIN	AGGARWAL TEXTILES,	(MR RN SHAH)
1758	FA/175/1988	08/07/2010	UNION OF INDIA,	MRS VASAVDATTA BHATT,MS MITA S PANCHAL	WESTERN CONSTRUCTION CO,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1759	FA/179/1988	26/11/2010	DECEASED DULA HIRA THROUGH HIS HEIRS.,DHARMISHI DULA,CHHAGAN DULA,NANU DULA,MOHAN DULA	MR RJ OZA	STATE OF GUJARAT,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MR YN RAVANI
1760	FA/180/1988	26/11/2010	VIRA MADHA HEIR OF MADHA DAHYA,	MR RJ OZA	STATE OF GUJARAT,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MR YN RAVANI
1761	FA/181/1988	26/11/2010	MANJIBHAI MITHABHAI,	MR RJ OZA	STATE OF GUJARAT,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MR YN RAVANI
1762	FA/182/1988	26/11/2010	MULJI JAIRAM,DEVJI JAIRAM,BALU JAIRAM	MR RJ OZA	STATE OF GUJARAT,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MR YN RAVANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1763	FA/183/1988	26/11/2010	DHULA MEGHA,PRAGJI MEGHA,BALU MEGHA	MR RJ OZA	STATE OF GUJARAT,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MR YN RAVANI
1764	FA/184/1988	26/11/2010	GORDHAN DAJIYABHAI,GIGA DAHYABHAI,JADAVA DAHYABHAI,VIRGIH DAHYABHAI,TAPU DAHYABHAI	MR RJ OZA	STATE OF GUJARAT,GUJARAT HOUSING BOARD	
1765	FA/193/1988	24/04/2008	KANCHANBHAI CHHOTABHAI HARIJAN,URMILABEN D.O.KANCHANBHAI CHHOTABHAI HARIJAN,NAGINABEN D.O.KANCHANBHAI CHHOTABHAI HARIJAN,SHAKARBEN KANCHANBHAI HARIJAN,URMILABEN KANCHANBHAI HARIJAN	,MR MTM HAKIM	DIPABHAI MOTIBHAI,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD.,STATE OF GUJARAT,DELETED,MS. RAV CONSTRUCION CO.	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
1766	FA/194/1988	27/03/2014	TAKHIBEN WD/O JESING MANSINGH TADVI,RAMILABEN JESINGBHAI TADVI,BHURKIBEN MANSINGBHAI TADVI	MR MTM HAKIM	DIPABHAI MOTIBHAI,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO LTD,STATE OF GUJARAT,DASHRATH KISHORBHAI -DELETED.,RAO CONSTRUCTION COMPANY	,GOVERNMENT PLEADER,DELETED,MR SUNIL B PARIKH
1767	FA/195/1988	27/03/2014	CHOKHLIBEN RADATIYABHAI NAYAK THRO'LEGAL HEIRS & REPS.,FATUBHAI RADATIYABHAI NAYAK,JANIYABHAI RADATIYABHAI NAYAK,KASHIRAMBHAI RADATIYABHAI NAYAK,RADATIYABHAI TULIYABHAI NAYAK THRO L.R.S APLL.NO.1/1/TO 1/3.	UNSERVED EXPIRED (R),MR MTM HAKIM	DIPABHAI MOTIBHAI,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE COMPANY,STATE OF GUJARAT,DASRATHBHAI KISHORBHAI SIODIYA,RAO CONSTRUCTION COMPANY	,GOVERNMENT PLEADER,DELETED,MR SUNIL B PARIKH
1768	FA/232/1988	27/08/2008	BHARATKUMAR JAGDISHCHANDRA,	MR AJ MEMON	JAYANTILAL KANJIBHAI THROUGH HIS LEGAL HEIRS,HEMANGINI JAYANTILAL,WD/O JAYANTILAL KANJIBHAI,PANNA JAYANTILAL,VAMINI JAYANTILAL,YOGINI JAYANTILAL,DAMINI JAYANTILAL,MANJULA JAYANTILAL RATILAL,MANJULABEN JAYANTILAL	(MR A J PATEL)
1769	FA/237/1988	22/08/2008	FAKIR SABANSHA BHARPURSHA,	MR MH BAREJIA	PATHAN JAHANGIRKHAN ALARAKHA,SHAIKH HUSENMIYA SHERUMIYA DELETED,JIVAMIYA ANUMIYA SHAIKH,CHARITY COMMISSIONER	,DELETED
1770	FA/268/1988	10/08/2010	SHOBHABA WD/O LALJI BADARJI,PRATAPJI LALJI,GAMANJI LALJI,KAMUBEN LALJI,KALUJI LALJI	MR KR BRAHMBHATT	BHIKHABHAI RANCHHODBHAI PATEL,SOMABHAI HARGOVANDAS PATEL,S T CORPORATION,GENERAL MANAGER WESTERN RAILWAYS	RULE SERVED,(MR BIPIN I MEHTA),MR HARDIK C RAWAL
1771	FA/269/1988	18/01/2008	CARTI BOND PVT.LTD.,	NANAVATI ASSOCIATES	STATE OF GUJARAT,INDUSTRIES COMMI.& CENTRAL STORES PURCHASE OFFICER	GOVERNMENT PLEADER
1772	FA/271/1988	15/05/2008	SHANKARLAL VASUDEV MODI,CHAMPABEN WIDOW OF VASUDEV DHANJIBHAI,KAPILABEN VASUDEV,KUSUMBEN VASUDEV,ANSUYABEN VASUDEV,CHANDRIKABEN VASUDEV,DAKSHABEN VASUDEV	,FRESH NOTICE REQD(N)	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER
1773	FA/274/1988	15/02/2008	UNITED INDIA INSURANCE COMPANY,MAHESHBHAI JIVALAL GAJJAR	MR RR MARSHALL	ASHOKBHAI SHANTILAL TRIVEDI THROUGH HIS HEIRS,HANSABEN WD/OF ASHOKBHAI TRIVEDI,SHANTILAL NARAYAN TRIVEDI,INDUKANTABEN SHANTILAL TRIVEDI,CHETNABEN SHANTIALAL TRIVEDI,RAKSHABEN SHANTILAL TRIVEDI,MOHAMMAD FAKIRKHAN PATHAN (DRIVER-NEED NOT TO BE SERVED)	,NOTICE SERVED
1774	FA/276/1988	15/05/2008	RAJENDRA ENGINEERING WORKS,	(MR MB GANDHI)	AMI TEXTILES,	NOTICE UNSERVED,(MR SR SHAH)
1775	FA/279/1988	02/12/2010	TATA CHEMICALS LTD,	MR YOGESH S LAKHANI	RABARI RAJIBEN PARBAT,MINOR RAIYA PARBAT REPRESENTED,KHIMA RAMSHI RESIDENT OF ADITYANA,NEW INDIA INSURANCE CO LTD	,MR YN RAVANI
1776	FA/282/1988	24/02/2016	UNITED INDIA INSURANCE CO LTD,MOHMED BASHIR ABDUL REHMAN	MR VIBHUTI NANAVATI	SANJAY DAIRY FARM,ASITA MOHIDDIN ABBA	
1777	FA/284/1988	12/08/2008	CHANDUBHAI CHHOTABHAI PARMAR.,	NOTICE SERVED,MR NIRAV C THAKKAR	JASBHAI S RAVAL,THE MANAGER VALLABH GLASS FACTORY,NEW INDIA INSURANCE COMPANY LTD	
1778	FA/292/1988	05/08/2011	AMAJI ALIAS AMBALAL HIRAJI,	MR JN JADEJA	AMARJITKOR PYARESINGH KHADAN,GYANSINGH PYARESINGH KHEDAN	NOTICE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1779	FA/297/1988	06/10/2017	HEIRS OF BHULABHAI SOMABHAI,PATEL KARSANBHAI BHULABHAI,PATEL MANEKBHAI BHULABHAI,MANUBHAI BHULABHAI PATEL,PATEL BABUBHAI ALIAS LALUBHAI BHULABHAI,SUSHILABEN C PATEL,KALABEN RANCHHODLAL PATEL,PREMILABEN ARVINDLAL DESAI,KUSUMBEN ARVINDLAL DESAI,PRAVINBHAI KARSANBHAI PATEL(DELETED) (AMENDED AS PER COURT ORDER 18/08/11 IN CA/8912/11),MUKUNBHAI KARSANBHAI PATEL(DELETED) (AMENDED AS PER COURT ORDER 18/08/11 IN CA/8912/11)	,MR KV SHELAT,VIJAY H PATEL	HEIRS AND L.RS.OF DECD.ISHWARBHAI SOMABHAI AND MANIBEN WDO.ISHWARBHAI SOMABHAI,GOVINDBHAI ISHWARBHAI PATEL,RAMESHCHANDRA ISHWARNJAI PATEL,KANUBHAI ISHWARBHAI PATEL,HARISHBHAI ISHWARBHAI PATEL,NARANBHAI ISHWARBHAI PATEL,KALIDAS DEVIDAS PATEL & SANTOKBEN WD/O.KALIDAS DEVIDAS PATEL-SINCE DECEASED,INDIRABEN KALIDAS PATEL - EXPIRED,DASHRABEN KALIDASX PATEL & L.RS.OF DECD.SANTOKBEN KALIDAS,SUBODHCHANDRA KALIDAS PATEL & L.RS.OF OF DECD SANTOKBEN KAL,DASHRABEN KALIDAS PATEL,SUBODHCHANDRA KALIDAS PATEL,HEIRS & L.RS.MANILLAL CHELDAS KAMLABEN M.CHELDAS & BHOGILAL,BALDEVBHAI BHOGILAL PATEL,JASHUBHAI BHOGILAL PATEL,HEIRS & L.RSOF DECD GANPATBHAI MANIBHAI,PUSHPABEN WD/O.GANPATBHAI MANIBHAI,KALPESHBHAI GANPATBHAI,RAMANBHAI MANILAL PATEL HEIRS & L.RS.MANJULABEN M.PATEL,HANSABEN PRAKASHKUMAR PATEL D/O.MANILAL CHELDAS,DASHRABEN KALIDAS,SUBODHCHANDRA KALIDAS,KAMLABEN WD/O.MANILAL CHELDAS,BHOGILAL MANILAL PATEL SINCE DECEASED THRO'HIS HEIRS & LRS.,SAVITABEN BHOGILAL PATEL,BALDEVBHAI BHOGILAL PATEL,JASUBHAI BHOGILAL PATEL,GANPATBHAI MANIBHAI THR.HIS HEIRS AND L.R.,PUSHPABEN W/O.GANPATBHAI MANIBHAI,KALPESHBHAI S/O.GANPATBHAI MANIBHAI,RAMANLAL MANILAL,MANJULABEN MANILAL THR.HER HEIRS AND L.R.,KAMLABEN W/O.MANILAL CHELDAS,RAMANLAL S/O.MANILAL CHELDAS,BHOGILAL MANILAL CHELDAS,MINOR HANSABEN MANILAL,THROUGHGUARDIAN MANJULABEN MANILAL,HEMANTKUMAR RADHESHYAM DILLIWALA	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DELETED,(MR MB GANDHI),MR MEHUL S SHAH,MR JC VYAS,MR PADMRAJ K JADEJA
1780	FA/303/1988	12/05/2008	ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LTD.,	MR ARUN H MEHTA	HANIFABEN WIDOW OF YAKUBBHAI JAMALBHAI PIPDAWALA,HARUN YAKUBBHAI PIPDAWALA,ABEDA SAMSUDDINBHAI TEKRAWALA,JENALBIBI MOTHER OF JAMALJI AHMADJI PIPDAWALA,NARENDRAKUMAR DHANJIBHAI PATEL,UNIK TRANSPORT COMPANY,STATE OF GUJARAT,COMMANDANT GENERAL	,MR SANDIP C SHAH
1781	FA/304/1988	12/05/2008	MADHUBEN NATUBHAI JADEJA,MINOR JASUBEN NATUBHAI JADEJA,MINOR VIPULKUMAR NATUBHAI JADEJA.,MINOR JAYANTBHAI NATUBHAI JADEJA.	MR NK MAJMUDAR	MOHANBHAI MANGALBHAI PATEL THROUGH HIS HEIR & L.R.,LATABEN MAHESHBHAI PATEL DAUGHTER OF DECD.,GUJARAT STATE ROAD TRANSPORT CORPN.,,GOKULBHAI RAVJIBHAI DHODIYA,JAYDEVSINH JIVABHAI JADEJA,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	
1782	FA/306/1988	15/05/2008	KANTABEN PURSHOTAMDAS SOLANKI,	(MR PV NANAVATI)	PURSHOTTAMDAS MAFATLAL SOLANKI,	(MR VC DESAI)
1783	FA/309/1988	16/05/2008	NEW INDIA ASSURANCE CO.LTD.,	MR YN RAVANI	PATEL KANTILAL KHEMCHANDDAS,BRAHMAN ISHWARLAL MOTIRAM,S T CORPORATION,KIRITKUMAR VITHALDAS PAREKH,MIT. N. MIR PVT. LTD.	NOTICE SERVED,MR DG CHAUHAN,(MR MD PANDYA)
1784	FA/316/1988	12/05/2008	KANTIBEN HARSANGBHAI BHIL,HARSANG SONIA BHIL,BAI LALI WIDOW OF DECEASED SHANKARIA HARSANG	NOTICE UNSERVED	BHIMABHAI DEVDAS MER,VASHRAM NATHUBHA,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED,(MR AV TRIVEDI)
1785	FA/320/1988	13/05/2008	STATE BANK OF INDIA,	(MR GN DESAI)	SHREE GANESH BESHAN ROLLER MILLS,NATVARLAL KANCHANLAL KAYASHTHA,GITABEN NATVARLAL KAYASTHA,SUDHIR BHOGILAL VAKIL,YOGESHCHANDRA DESHRATHALAL,PUSHPAVATI DASHRATHBHAI,SARDABEN KISHORCHANDRA KAYASTHA	NOTICE SERVED,NOTICE UNSERVED

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1786	FA/322/1988	16/05/2008	GIRISHBHAI FULABHAI KACHHIA,	MR HM PARIKH	ADAMBHAI RASULBHAI MANSURI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NEW UNITED INDIA INSURANCE CO.	,(MR MD PANDYA)
1787	FA/324/1988	19/06/2015	NOORBAI WIDOW OF MAHOMADBHAI,MINOR SONBAI MAHOMADBHAI MOTIYAR,MINOR ZARINABAI MAHOMADBHAI NOTIYAR,MINOR HAJIBHAI MAHOMADBHAI NOTIYAR,ASHBAI WIDOW LATIBBHAI LALMIYA	NOTICE SERVED,UNSERVED EXPIRED (N)	HARJIVANBHAI RANAMAL THAKKAR,NEW INDIA ASSURANCE COMPANY,SHARAD LAXMICHAND PARIKH,UNITED INDIA INSURANCE COMPANY LIMITED.	MR KF DALAL
1788	FA/327/1988	22/07/2010	GUJARAT HOUSING BOARD,	(MR YF MEHTA)	CHETAS CORPORATION,ORIENTAL BANK OF COMMERCE	MR KG SUKHWANI,MR PRADIP D BHATE
1789	FA/330/1988	15/05/2008	UNION BANK OF INDIA,	MR ARUN H MEHTA	MANGALDAS HARGOVANDAS PATEL,CHANDRAKANT LILACHAND PATEL	UNSERVED EXPIRED (N)
1790	FA/342/1988	18/08/2009	MOHANBHAI VALLABHBHAI MISTRY DELETED AS PER COURT ORDER,SHANTABEN MOHANBHAI MISTRY,PRABHABEN JAYANTIBHAI MISTRY,AMITKUMAR JAYANTIBHAI MISTRY	DELETED,MR MTM HAKIM	MANUBHAI LAXMANDAS ACHARYA,SARDARSINGH RUPAJI GOHEL DECD.THRO THE LRS,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,MR MINESH V SURTI
1791	FA/343/1988	18/08/2009	BACHUBHAI LAXMANBHAI BHAIYA DECD.THROUGH THE LRS,NIRMALABEN BACHUBHAI BHAIYA,HARISHCHANDRA BAHCUBHAI BHAIYA,VARSHABEN BACHUBHAI BHAIYA,JAYESHBAI BACHUBHAI BHAIYA,HEMLATABEN BACHUBHAI BHAIYA	MR MTM HAKIM	MANUBHAI LAXMANDAS ACHARYA,SARDARSINGH RUPAJI GOHEL DECD.THROUGH THE LRS,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,MR MINESH V SURTI
1792	FA/344/1988	10/08/2010	ANVARALI ABDULLAMIYA SAIYED,	(MR NIRAL R MEHTA)	GUJ STATE ROAD TRANSPORT CORPN,JIVABHAI HIRABHAI KHAT	(MR MD PANDYA)
1793	FA/355/1988	27/01/2012	ORIENTAL INSURANCE CO LTD,	(MR MD PANDYA)	S RAMKRISHNAN NAIR,SACHITANADRA RAMKRISHNAN NAIR,SATISHCHANDRAN RAMKRISHANAN,KUTCH MINE CHEMS.IND.PVT.LTD.	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1794	FA/359/1988	23/01/2008	MENABEN SULEMANBHAI UMARBHAI,MOHMEDSIRAJ ABDULSATTAR	MR KB PUJARA	CHANDUBHAI BHAICHANDBHAI BHANGI,STATE TRANSPORT CORPORATION	(MR MD PANDYA)
1795	FA/360/1988	23/01/2008	MENABEN W/O.SULEMANBHAI UMARBHAI,MINOR MOHMEDSIRAJ ABDUL SATTARTHR' GUARDIAN MENABEN S.	MR KB PUJARA	CHANDUBHAI B BHANGI,STATE TRANSPORT CORPORATION	(MR MD PANDYA)
1796	FA/361/1988	16/11/2010	KANTILAL ZAVERBHAI MISTRI,	MR SANDIP C SHAH	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1797	FA/368/1988	12/05/2008	NATIONAL INSURANCE CO LTD,	(MR MD PANDYA)	JADEJA DASHRATHA WD/O ANOPSINH DIPSINH,JADEJA MAHENDRASINH ANOPSINH,JADEJA KAILASHBA ANOPSINH,JADEJA KISMATBA ANOPSINH,MOTIBHAI THAVERABHAI DAMOR,PAGI KALABHAI CHAHERBHAI	MR BB NAIK,MR ND NANAVATI
1798	FA/370/1988	16/09/2009	AMRUTLAL MAVJIBHAI CONTRACTOR DECD.THROUGH THE LRS,MEETA ARUNKUMAR MISTRY,HITESH KUMAR AMRUTLAL CONTRACTOR,SHUSHILABEN AMRUTLAL CONTRACTOR(DECD.THROUGH THE LR,KISHORKUMAR AMRUTLAL	MR DJ CHAUHAN,	MAHEBUBHAI MUSABHAI,JAYANTIBHAI DALPATBHAI PANCHAL,NEW INDIA FIRE & GENERAL INSURANCE	,MR DN PANDYA
1799	FA/384/1988	02/12/2010	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	RASHMIKABEN VINODBHAI PATEL,HEMU VINODBHAI PATEL,CHARUL VINODBHIA PATEL,BABO VINODBHAI PATEL,DADUBHAI CHUNILAL PATEL,VIJYABEN DADUBHAI PATEL,CHUNILAL KALIDAS PATEL,SHANKARBHAI KARSANBHAI RAJPUT,PUNJALAL MOHANLAL PATNI	,NOTICE UNSERVED,UNSERVED EXPIRED (N)
1800	FA/387/1988	21/02/2018	CHANDRAMANI N MANIAR,	ADVOCATE NOTICE NOT RECD BACK,MR SN SOPARKAR	KALUBHAI HASANBHAI CHAWALWALA,SAGAR TRAVELS,MAIYUDDIN MOHAMMED SHAIKH,ORIENT FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE UNSERVED,MR RAJNI H MEHTA,MR ANAL S SHAH

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1801	FA/397/1988	16/11/2010	MINOR DIMPALBEN MAHESHWARBHAI,MINOR KUKESH MAHESHWARBHAI PATEL,MINOR JETENDRA MAHESHWARBHAI PATEL,MINOR BIPIN MAHESHWARBHAI PATEL,LILABEN WD/OF MAHESHWARBHAI PAEL,PURIBEN WIFE OF KARSANBHAI MAGANBHAI,KARSANBHAI MAGANBHAI PATEL	MR BC DAVE	MITHABHAI CHIMANBHAI HARIJAN,GUJARAT ELECTRICITY BOARD,CHIMANBHAI TEJABHAI,NEW INDIA ASSURANCE CO.LTD.	MR KH BAXI,(MR MD PANDYA),MR YN RAVANI
1802	FA/399/1988	15/06/2017	MINOR MOHAMED UES ABDUL RAHIM,	NOTICE SERVED	MOHAMEDBHAI ALIBHAI PATEL,RATILAL PURSOTTAMDAS GHANTAWALA,USMANBHAI VALIBHAI GHEEWALA DELETED.,HASMUKHBHAI GUMANBHAI AHIR DELETED.	,DELETED,(MR SK BUKHARI)
1803	FA/405/1988	14/05/2008	SHYAM NATVARLAL KAHAR,	NOTICE SERVED	GIRIRAJ CONSTRUCTION COMPANY,SIDDIKBHAI CONTRACTOR (DELETED),ORIENTAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MR ARUN H MEHTA,MR NS TAHILRAMANI
1804	FA/412/1988	14/05/2008	NANDLAL NARANBHAI SAILOR,	(MR PB MAJMUDAR)	LAXMIBEN DR/O PARSHOTTAMBHAI CHHIBABHAI,	MR BA SURTI
1805	FA/418/1988	12/01/2011	KARAMSHI MAVJI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1806	FA/419/1988	12/01/2011	MAHADEV LALJI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1807	FA/420/1988	12/01/2011	AMARSHI KARAMSHI,	(MR PV HATHI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1808	FA/421/1988	12/01/2011	AMARSHI LALJI,	(MR PV HATHI)	STATE OF GUJARAT,	
1809	FA/432/1988	12/05/2008	JYOTI GOPALKRISHNA GAJJAR,	MR MC BHATT,MR MP PRAJAPATI	SHANTILAL R CHAUDHRY,NEW UNITED INDIA INSURANCE CO.	
1810	FA/435/1988	07/08/2008	GUJARAT STATE ROAD TRNASPORT CORPORATION,	(MR MD PANDYA)	JASHODABEN WD/O.ISHWARBHAI SHIVABHAI PADHIYAR,ASHABHAI DUNGARBHAI SOLANKI	DELETED,MR JITENDRA M PATEL
1811	FA/464/1988	14/12/2016	RADHAKRUSHNA SHEVA TRUST,NARSINHDAS HARIDAS KANANI,BHAILAL N VITHALANI,MANUBHAI MONJI UPADHYAYA,CHUNILAL VALLABHDAS VIDHYA,CHANDRAKANT NATVERLAL SHAH,MAHANTSHRI DEVIPRASADJI GURUSHRI SHANTIPRASADJI,VINODCHANDRA HARIDAS BHABHA	(MR SK JHAVERI)	KRUSHNADAS MADHAVDAS PASTA DECD.THROUGH THE LRS,KANTIDAS MADHAVDAS PASTA	MR BH BRAHMBHATT
1812	FA/469/1988	07/02/2011	INSPECTING ASST.COMMISSIONER,	(MRS MAUNA M BHATT)	SAMIR DIAMOND MANUFACTURERS,	
1813	FA/473/1988	22/11/2010	MAFATLAL NATHALAL PATEL,	MR GHANSHYAM AMIN	STATE OF GUJARAT,	GOVERNMENT PLEADER
1814	FA/486/1988	17/02/2016	CHAUHAN LAKHAJI ALIAS LAXMANJIGOKAJI,	UNSERVED EXPIRED (N)	TEJABHAI LAKHUBHAI MOCHI,UPADHYAYA JITENDRAKUMAR VITHALDAS,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS SONAL D VYAS
1815	FA/493/1988	28/07/2008	SURYABEN BHARATKUMAR,	NOTICE UNSERVED	BHARATKUMAR KAKUNDRAI VYAS,	(MR PM RAVAL)
1816	FA/507/1988	26/08/2019	CARICO TRANSPORT COMPANY,	ADVOCATE NOTICE SERVED	PATEL KESHAVLAL BHIKHABHAI & CO.,	NOTICE SERVED
1817	FA/515/1988	07/10/2008	RAMIBEN HADA.,GAGA MURA.,LUNIBEN GAGA.,RANIBEN GAGA.,UMARIBEN GAGA.,KARIBEN GAGA.,MOGHIBEN GAGA.,DAYBEN HADA.,PUNJIBEN HADA.	NOTICE SERVED,MR MANOJ N POPAT,MR DIGANT M POPAT	.,	
1818	FA/516/1988	10/06/2016	NATHIBEN ALA,VALA PUNA,PUNABEN ALA (SINCE MINOR THROUGH APPELLANT NO.1),DEVIBEN ALA (SINCE MINOR THROUGH APPELLANT NO.1),RAKHIBEN ALA (SINCE MINOR THROUGH APPELLANT NO.1),VEJA ALA (SINCE MINOR THROUGH APPELLANT NO. 1),RANA ALA (SINCE MINOR THROUGH APPELLANT NO.1),BABA ALA (SINCE MINOR THROUGH APPELLANT NO.1)	MRS MC THAKKER	NARENDRA & CO.,	
1819	FA/517/1988	12/01/2011	GAURIBEN KANA,VALA PUNABHAI,BANDHABEN KANA,VEJA KANA,RANA KANA,RAMA KANA	NOTICE NOT RECD BACK,MR GM AMIN,MRS MC THAKKER	.,	

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1820	FA/518/1988	12/01/2011	GAGA MARU.,LUNIBEN GAGA.,RANIBEN GAGA.,UMAARIBEN GAGA.,KARIBEN GAGA.,MONGHIBEN GAGA.	UNSERVED EXPIRED (N),MR GM AMIN	.,	
1821	FA/519/1988	12/01/2011	VALA PUNA,TEJABEN VALA,RANA WALA,HANSIBEN VALA,DHUNABEN VALA	NOTICE NOT RECD BACK,MR GM AMIN	.,	
1822	FA/520/1988	12/01/2011	RUDIBEN DAYA.,PARMABEN JETHA.,SUMIBEN JETHA.,VEJA JETHABHAI.,BECHAR JETHABHAI.	NOTICE SERVED,MR GM AMIN	.,	
1823	FA/525/1988	16/05/2008	BANK OF BARODA,	MR RM DESAI	SOMABHAI SHIVABHAI PATEL,GOVINDBHAI S PATEL,PUNJABHAI JIBHAI PATEL,MANHARBHAI S PATEL,SHANTILAL SOMABHAI PATEL	
1824	FA/535/1988	20/06/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	PRAVINBHAI H PATEL,	NOTICE NOT RECD BACK,(MR RC DELIWALA)
1825	FA/545/1988	11/07/2008	MAVJIBHAI MANGALDAS MARU,	(MR MB GANDHI)	MANJIBHAI KANJIBHAI SOLANKI,	NOTICE SERVED
1826	FA/568/1988	12/08/2008	VRAJLAL BHAULAL THAKORE,	NOTICE UNSERVED	NARENDRA CHANDMAL ZARMAL,NATIONAL INSURANCE CO LTD	MR RAJNI H MEHTA
1827	FA/569/1988	12/05/2008	SAVITABEN D/O BHUDARBHAI,LALITABEN D/O BHUDARBHAI,POPATBHAI BHUDARBHAI PATEL,DHIRAJBHAI BHUDARBHAI PATEL,HASMUKHBHAI BHUDARBHAI PATEL,SHANTABEN WD/O BHUDARBHAI	M/S.SURTI & VAKHARIA	RAILWAY ENGINE DRIVER OF DIESEL ENGINE,UNIION OF INDIA,CHIEF COMMERCIAL SUPERINTENDENT,GENERAL MANAGER,,MINOR JASUMATIBEN,MINOR MAHESHKUMAR SUKHDEVBHAI PATEL,PARVATIBEN WD/O SUKHDEVBHAI BHUDARBHAI PATEL,NEW INDIA ASSURANCE CO.LTD.,SHANKERBHAI SHAKHABHAI PATEL	NOTICE SERVED,(MR NAGIN N GANDHI),(MR. JC SHETH)
1828	FA/570/1988	25/08/2010	GANGJI RAMJI, A REGISTERED FIRM,	(MR JR NANAVATI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1829	FA/574/1988	01/08/2011	PATEL SHAMJIBHAI LADHABHAI DECD.THRO'HIS HEIRS,KANTIBHAI SHAMJIBHAI PATEL,DHANJIBHAI SHANJIBHAI PATEL,BABUBHAI SHAMJIBHAI PATEL,BHARATKUMAR SHAMJIBHAI PATEL,JITENDRAKUMAR SHAMJIBHAI PATEL,DINESHKUMMAR SHAMJIBHAI PATEL,PURIBEN SHAMJIBHAI PATEL,MANIBEN SHAMJIBHAI PATEL,AMUTABEN SHAMJIBHAI PATEL,BACHUBEN SHAMJIBHAI PATEL,RADHABEN SHAMJIBHAI PATEL	MS HARSHAL N PANDYA	DEPUTY COLLECTOR OF MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR NS SHEVADE
1830	FA/575/1988	01/08/2011	PATEL KARMASHIBHAI KARSANBHAI THRO.THE HEIR AND L.RS.,KUNVARBEN WD/O.KARMASHIBHAI KARSHANBHAI PATEL,MOHANBHAI KARMASHIBHAI PATEL,PATEL KEHTABHAI KARSANBHAI THRO,HIS HEIRS AND L.RS .,NARSINHBHAI KHETABHAI PATEL.,RADHABEN KHETABHAI PATEL,VIMLABEN KHETABHAI PATEL,NIRUBEN KHETABHAI PATEL,NAYNABEN KHETABHAI PATEL	MR NM KAPADIA	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR NS SHEVADE
1831	FA/576/1988	17/12/2009	BHANABHAI GOVINDBHAI CHAVDA,	MR MC BHATT	GUJARAT STATE ROAD TRANSPORT CORPORATION,ABBASMIYA AKBARMIYA MALEK	NOTICE SERVED,(MR MD PANDYA)
1832	FA/583/1988	02/09/2011	BHANUMATIBEN WIFE OF SHAH HIMMATLAL SOMCHAND,	NOTICE NOT RECD BACK	SHAH MAFATLAL MANILAL,CHANDULAL TEJPAL,LAXMI CLOTH STORES	,NOTICE NOT RECD BACK
1833	FA/588/1988	12/05/2008	MINOR JASUMATIBEN DAUGHTER OF SUKHDEVBHAI B PATEL,MINOR MAHESHKUMAR SUKHDEVBHAI PATEL,PARVATIBEN WD/O.SUKHDEVBHAI BHUDERBHAI PATEL,SHANTABEN WD/O.BHUDARBHAI S PATEL	M/S.SURTI & VAKHARIA	RAILWAY ENGINE DRIVER OF DIEDSEL ENGINE,UNION OF INDIA,CHIEF COMMERCIAL SUPERINTENDENT,GENERAL MANAGER,SAVITABEN D/O. BHUDARBHAI,LALITABEN D/O.BHUDARBHAI,POPATBHAI BHUDARBHAI PATEL,DHIRAJBHAI BHUDARBHAI PATEL,HASMUKHBHAI BHUDARBHAI PATEL,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,(MR NAGIN N GANDHI),(MR. JC SHETH),(MR HASMUKH THAKKER)
1834	FA/589/1988	01/09/2008	HASMUKHBHAI PREMABHAI PATEL,PARVATIBEN W/O.HASMUKHBHAI PREMABHAI	MR BB NAIK	GANDABHAI DAHYABHAI PATEL (DRIVER),DIVISIONAL MANAGER, GUJARAT RAJYA MARG VAHAN VYAVAHAR	DELETED,RULE SERVED
1835	FA/590/1988	01/09/2008	NATVARLAL MAGANBHAI PATEL,KUSUMBEN NATVARLAL MAGANBHAI,BHARTI NATVARLAL,MAMTA NATVARLAL	MR BB NAIK	GANDABHAI DAHYABHAI PATEL (DRIVER),DIVISIONAL MANAGER	NOTICE SERVED,NOTICE UNSERVED

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1836	FA/592/1988	12/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR SN SHELAT	CHANDANBEN WD/O CHIMANLAL PITAMBERDAS SHAH,SHRAVANKUMAR CHIMANLAL SHAH,KRISHNAVADAN CHIMANLAL SHAH,ARUN CHIMANLAL SHAH,PADMAKAR TOTARAM DABHADE	(MR MB BUCH)
1837	FA/596/1988	02/08/2011	CHANDRAKANT VARDHMAN SHAH,USHAKANT MANILAL SHETH	MR PM THAKKAR	VORA GANIBHAI YAKUBBHAI,VORA ABDULBHAI YAKUBBHAI,JOSHI DEVENDRA MUGATLAL JOSHI	NOTICE SERVED,MS ANUSHREE KAPADIA
1838	FA/605/1988	02/05/2012	PARSHOTAM CHATURBHAI,VIJUBEN PARSHOTTAMBHAI CHATURBHAI	NOTICE SERVED,MR KIRAN C MEHTA	RAMNIKLAL MAVJIBHAI PATEL,NEW INDIA ASSURANCE CO LTD	(MR HM BHAGAT),(MR NAGIN N GANDHI),MR PM THAKKAR
1839	FA/606/1988	01/12/2010	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,(MR HASMUKH THAKKER)	MANGUBEN WD/O BHARATSING JESINGBHAI,BALDEVSING BHARATSING,HARISHKUMAR BHARATSING,BHUPENDRAKUMAR BHARATSING,BHANUMATIBEN BHARATSING,MOHABATSING BHARATSING,RESHMABEN WD/O JESING ADARJI,URMILABEN D/O BHARATSING,RAMESHBHAI PARSHOTAMBHAI - DELETED -,NATHA ARJANBHAI SURANI	SERVED BY AFFIX(N),NOTICE UNSERVED,DELETED
1840	FA/618/1988	07/07/2015	MELAJI RANCHODJI,SINCE DECD THRU HIS HEIR & L.RS.,ATAJI MELAJI,SINCE DECD.THRU HIS HEIRS & L.RS.,CHANCHIBEN ATAJI THAKOR,LAXMIBEN ATAJI THAKOR,CHAMPABEN ATAJI THAKOR,JASHIBEN ATAJI THAKOR,SOMAJI ATAJI THAKOR,JAYANTIJI ATAJI THAKOR,SUREKHABEN ATAJI THAKOR	MR GM AMIN,(MR MAYANK VORA),HL PATEL ADVOCATES	THIRD SPL LAND ACQUISION OFFICER,	GOVERNMENT PLEADER
1841	FA/622/1988	12/05/2008	CHHATRASINH @ NATWAR NATWARBHAI VASAVA,	NOTICE SERVED	DAWOODBHAI ISABHAI VORA,SHANTISWARUP RAMRATAN JAIN DELETED,NATIONAL INSURANCE CO LTD	NOTICE SERVED,DELETED,MR SUNIL B PARIKH
1842	FA/623/1988	22/03/2016	RAMILABEN WD/O RAMESHBHAI TALSIBHAI,HARSHADBHAI RAMESHBHAI PATEL,TALSHIBHAI SOMABHAI PATEL,SHANTABEN TALSHIBHAI PATEL	UNSERVED EXPIRED (N),MR PUSHPADATTA VYAS	UNITED INDIA GENENRAL INSURANCE CO LTD,SHANABHAI SOMABHAI DABHI,GUJ STATE ROAD TRANSPORT CORPN,BELKESHBEN WD/O INAYATULLA MOHMEDBHAI VORA,MADINABEN MOHMADBHAI VORA,MOHMEDBHAI KASAMBHAI VORA (DELETED),IRFANBHAI INAYATULLA,MINOR BABO INAYATULLA VORA	NOTICE SERVED,DELETED,MR HS MUNSHAW,MR VIBHUTI NANAVATI,(MR MD PANDYA),MR P P MAJMUDAR
1843	FA/625/1988	19/06/2008	COTTON CORPORATION OF INDIA LTD.,	(MR BHARAT J SHELAT)	NARANJI PERAJ TRANSPORT CO.,	MR KV SHELAT
1844	FA/629/1988	11/07/2016	MEENA CORPORATION,	NOTICE UNSERVED,(MR SK JHAVERI)	RANJITSINH GANPATSINH JADAV.,	(MR BD KARIA)
1845	FA/630/1988	03/12/2014	SHIRINBAI,DAUGHTER OF HASANALIAKBARALI,	SERVED BY AFFIX. (R)	MOHMADBHAI SHAIKHBHAI RIBTULLAH HAVELIWALA,RAZIABEN, WIFE OF SHAIKH ABDULHAMID ABDULNAKIM	SERVED BY AFFIX. (R),MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH
1846	FA/632/1988	16/05/2008	RAMESHBHAI RAMANLAL PARIKH,	MR RK SHAH	MOHANLAL GOVINDBHAI CHAUHAN,UNITED INDIA INSURANCE COMPANY LTD.,GUJARAT STATE ROAD TRANSPORT CORPORATION.	,(MR PV NANAVATI),MR VIBHUTI NANAVATI,(MR MD PANDYA)
1847	FA/635/1988	19/06/2008	NARANLAL RANCHHODLAL GANDHAKWALA,	(MR JV MEHTA)	LAWARANCE LUACE CASTILNO,MOHAMMED HABIB GULAM MOHAMMED HAWAWALA,MOHAMMEDBHAI ALYHYDEV KADRI	SERVED BY AFFIX(N),NOTICE UNSERVED

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1848	FA/640/1988	21/01/2011	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	BAI KHALPI WD/O NAGIN SONIA,RAMESHBHAI NAGINBHAI,MANUBHAI NAGINBHAI,SURESHBHAI NAGINBHAI,GITABEN NAGINBHAI,SHUKARBHAI BAHADURBHAI VASAVA,RAMESHBHAI UMEDBHAI PATEL	DELETED,RULE SERVED,MR NM KAPADIA
1849	FA/642/1988	21/01/2011	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	DHEDIABHAI MADHUBHAI GAMIT,SHUKARBHAI BAHADURBHAI VASAVA,RAMESHBHAI UMEDBHAI PATEL	NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE SERVED
1850	FA/1004/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILALPATEL,	(MR BHARAT B KANSARA)	ARJAN GORDHANBHAI DARJI,KANTILAL BAKORBHAI PATEL	,GOVERNMENT PLEADER
1851	FA/1005/1988	24/04/2008	PRAGNESH @ MUKESH KANTILAL PATEL,	(MR BHARAT B KANSARA)	SHANTABEN MANILAL BHATT,KANTILAL BAKORBHAI PATEL	
1852	FA/1006/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILALPATEL,	(MR BHARAT B KANSARA)	MADHAVLAL JORDAS,KANTILAL B PATEL	NOTICE SERVED
1853	FA/1007/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILALPATEL,	(MR BHARAT B KANSARA)	MOHANLAL RANCHHODLAL PATEL,KANTILAL BAKORBHAI PATEL	,NOTICE SERVED
1854	FA/1008/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILALPATEL,	(MR RA MISHRA)	HEIRS OF SHIVRAMBHAI BECHARBHAI,HIRABEN W/O.SHIVLAL BECHARBHAI,BHARATKUMAR SHIVLAL,LILABEN SHIVLAL,KANTILAL BAKORBHAI PATEL	,NOTICE SERVED,(MR SR DIVETIA)
1855	FA/1009/1988	24/04/2008	Blank Name,		.,	
1856	FA/1011/1988	24/04/2008	PRAGNESH ALIES MUKESH KANTILAL,	(MR MAHENDRA K PATEL)	.,	
1857	FA/1013/1988	24/04/2008	PRANESH @ MUKESH KANTILAL PATEL,	(MR BHARAT B KANSARA)	HEIRS OF DEVJIBHAI PANCHABHAI,RATILAL DEVJIBHAI,BAI PURIBEN WD/O DEVJIBHAI,BHIKHIBEN D/O DEVJIBHAI,KANTABEN D/O DEVJIBHAI,SHANTIBEN D/O DEVJIBHAI,KANTILAL BAKORBHAI PATEL	
1858	FA/1014/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILAL PATEL,		PATEL MULCHAND VASRAM SINCE DECEASED THROUGH HEIR,PASI BEN WD/O MULCHANDBHAI,KANTABEN D/O MULCHANDBHAI VASRAMBHAI,KANTILAL BAKOREBHAI PATEL,PRABHAT AMBALAL	,NOTICE SERVED
1859	FA/1015/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILALPATEL,	(MR RA MISHRA)	KANJIBHAI RANCHHODBHA PATEL,BAI DHULI WD/O.BABABHAI NAROTTAMDAS,CHANDUBHAIS/O. BAHAI NAROTTAM,BHARAT S/O. BABHAI NAROTTAM,MINOR KRISHNABEN D/O. NAROTTAM,MINOR JYOTSNABEN D/O. BABHAI,KANTILAL BOKORBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR SR DIVETIA)
1860	FA/1016/1988	24/04/2008	PRAGNESH ALIAS MUKESH KANTILAL PATEL,	(MR BHARAT B KANSARA)	HUSENBHAI DULABHAI ALIAS ABDULLABHAI MANSURI,BAI FATMABEN W/O. HUSENBHAI DULABHAI,AJMERI MOHMED RAHIMBHAI,KANTILAL BAKORBHAI PATEL	NOTICE SERVED
1861	FA/1017/1988	20/06/2008	GUJARAT HOUSING BOARD,	(MR YF MEHTA)	GUJARAT HOUSING BOARD EMPLOYEES ASSOCIATION,	NOTICE SERVED
1862	FA/1035/1988	14/05/2008	KISHAN RAGHAV,	NOTICE UNSERVED,MR HA RAICHURA	S K INDUSTRIES,	(MR JR NANAVATI)
1863	FA/1063/1988	16/07/2008	PRAKASHBHAI GOPALDAS DESAI,	(MR JD AJMERA)	MUKESHBHAI VAJABHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	NOTICE SERVED
1864	FA/1065/1988	15/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	AHMED RAFIK ABDULLA PATHAN,HARUN HASAN SAPPA,UNITED INDIA INSURANCE CO.,BHARATSING JASVANTSING JADEJA	NOTICE SERVED,MR DARSHAN M PARIKH,MS AMEE YAJNIK
1865	FA/1069/1988	15/05/2008	BALVINDAR KAUR SUKHDEVSINGH JHAT,PINKI SUKHDEVSING, MINOR,GURDUTTSING BHAGATSING,PURANGKAUR GURUDATTSING	MR DR BHATT	V S METHEW,UNITED INDIA INSURANCE CO.LTD.	,MS AVANI S MEHTA

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1866	FA/1071/1988	25/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,MOHANBHAI HARIBHAI PARMAR	(MR MD PANDYA)	KANKUBEN W/O RATILAL TEJABHAI,MINOR SURESHKUMAR RATILAL TEJABHAI,MINOR NIRMALABEN RATILAL JETABHAI,TEJABHAI MANSURBHAI,RAIJIBEN TEJABHAI	,NOTICE SERVED,(MR RM PARMAR)
1867	FA/1074/1988	14/05/2008	KISHORECHANDRA BALUBHAI PATEL,	(MR GIRISH D BHATT)	LAXMI WIFE OF KISHORECHANDRA,	FRESH NOTICE REQD(N), (MR MUKESH R SHAH)
1868	FA/1079/1988	28/07/2008	JITENDRA MANILAL MISTRY,JITENDRABHAI MANILAL MISTRY,STUDIO 3	MR BR SHAH	TRUSTEES OF NIRANJAN PATEL FAMILY TRUST,PATEL NIRANJANBHAI CHATURBHAI,PATEL MAHENDRABHAI MANUBHAI	,MR BG PATEL
1869	FA/1084/1988	12/05/2008	PARVATIBEN DAULATBHAI PARMAR,	(MR RN SHAH)	GOPALSINGH JAINSINGH RAJPUT,BHIKHABHAI RAMCHANDRA PATNI,NEW INDIA ASSURANCE CO.LTD.	(MR BN KESHWANI),MR SANDIP C SHAH
1870	FA/1094/1988	15/05/2008	GUJ STATE ROAD TRANSPORT CORPN,RAMANBHAI NATHABHAI PATEL	(MR MD PANDYA)	ABDULAZIZ ALABUX SHAIKH,HASMUKHBHAI RATANLAL MODI,UNITED INDIA INSURANCE CO LTD,KANUBHAI HEMABHAI VANZARA	NOTICE SERVED,DS AFF.NOT FILED (R),MS AMEE YAJNIK
1871	FA/1095/1988	15/05/2008	GUJ STATE ROAD TRANSPORT CORPN,RAMANBHAI NATHABHAI PATEL -DELETED-	(MR MD PANDYA)	ABDULAZIZ ALABUX SHAIKH,HASMUKHBHAI RATANLAL MODI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DS AFF.NOT FILED (R),MS AMEE YAJNIK
1872	FA/1096/1988	15/05/2008	GUJ STATE ROAD TRANSPORT CORPN,RAMANBHAI NATHABHAI PATEL	(MR MD PANDYA)	ABDULAZIZ ALABUX SHAIKH,HASMUKHBHAI RATANLAL MODI,UNITED INDIA INSURANCE CO LTD,CHIMANLAL SUNDARLAL MAKWANA,NIRMALABEN CHIMANLAL MAKWANA,RAJESH CHIMANLAL MAKWANA,ILABEN CHIMANLAL MAKWANA,JYOTIBEN CHIMANLAL MAKWANA,PARULBEN CHIMANLAL MAKWANA,SHAILESH CHIMANLAL MAKWANA,AMIT CHIMANLAL MAKWANA,SONAL CHIMANLAL MAKWANA	,DS AFF.NOT FILED (R),MS AMEE YAJNIK
1873	FA/1108/1988	07/09/2009	KAILASBEN CHANDRAKANT GUJJAR,REVABEN AMBALAL GAJJAR,MINOR HETAL CHANDRAKANT	MR HM PARIKH	.,	
1874	FA/1114/1988	24/12/2010	A'BAD MUNICIPAL CORPORATION,TRANSPORT MANAGER	MR HIMANSHU K PATEL	MELABHAI VASTABHAI,	(MR MB GANDHI)
1875	FA/1115/1988	01/12/2016	PARSHOTTAMDAS NARSHIDAS,GAUTAMBHAI MANIBHAI,UMANG MAHENDRABHAI	(MR KB PADIA)	HEIRS OF TALJABHAI V RABARI,JITHIBEN W/O.TALJIBHAI VISABHAI,ISHWARBHAI TALJIBHAI,BHIKHABHAI TALJIBHAI,VAHJIBHAI DEVJIBHAI RABARI,BHIKHABHAI TALJIBHAI RABARI SELF & HEIR OF TALJABHAI RABAR	,NOTICE SERVED,MR BM MANGUKIYA
1876	FA/1116/1988	23/04/2012	VRAJMOTI CORPORATION,	MR YATIN SONI,(MR SB VAKIL)	AMBAWADI APARTMENTS OWNERS ASSOCIATION,HEIRS OF AMBALAL VADILAL SAVAI,VIMALABEN AMBALAL SAVAI,BHARATBHAI AMBALAL,SURYABEN BALUBHAI PATEL -DELETED,UMABEN GAURANG DESAI,DHIRENDRAPARASAD V ALMOLA DELETED,URMILABEN SUNDERLAL SHAH,CHHOTUBHAI VASANTJI PRAJAPATI,NILESH MAHENDRABHAI SHAH,USHABEN VITHALBHAI PATEL,DINUBHAI JOITARAM PATEL	,NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1877	FA/1117/1988	19/06/2008	K TRADERS,	MR RAJESH K SHAH	VIJAYA BANK,	(MR KG VAKHARIA)
1878	FA/1118/1988	19/06/2008	PARIKH HARIVALLABHDAS MULCHAND,MATHURADAS GOVINDDAS PARIKH,GULABLAXMI GOVINDDAS,MATHURDAS GOVINDDAS	,MR RAJESH K SHAH	VIJAYA BANK,DWARKADAS GOVINDDAS,KRISHNADAS GOVINDDAS	(MR VC DESAI),MR AC GANDHI,(MR KG VAKHARIA)

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1879	FA/1119/1988	08/02/2012	GUJ STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT	HETIBEN WD/O KARSANBHAI SUNDARBHAI CHAUDHARI,LAKSHMANBHAI KARASANBHAI CHAUDHARI,SONIBEN KARSANBHAI CHAUDHARI,MANIBEN KARSANBHAI CHAUDHARI,BABUBHAI KARSANBHAI CHAUDHARI,TAKHATBEN KARSANBHAI CHAUDHARI,SURAJBEN KARSANBHAI CHAUDHARI,VINODBHAI KARSANBHAI CHAUDHARI,BABUBHAI MOHANBHAI RAVAL	NOTICE SERVED,MR PRAKASH K JANI
1880	FA/1141/1988	16/08/2011	STATE BANK OF SAURASHTRA,		DEVA RAUJI LODHARI,KARSAN RAMJI LODHARI,VIRCHAND JUGAL	NOTICE SERVED
1881	FA/1149/1988	15/12/2010	HEIRS OF MATHURDAS MANJIBHAI,KASHIBEN MATHURDAS,KISHANDAS MATHURDAS,SHYAMDAS MATHURDAS,MADHAVDAS MATHURDAS,GEETABEN MATHURDAS,SUDHABEN MATHURDAS,RASHILABEN MATHURDAS,MUKUNDDAS MATHURDAS,NAVINKUMAR MATHURDAS	(MR BD KARIA),LAW VERDICT	CHANABHAI PETHABHAI CHAVDA,GUJ STATE ROAD TRANSPORT CORPN,KANJIBHAI BHIMJIBHAI PATEL,A A MODAN,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,NOTICE SERVED,MR RAJNI H MEHTA,(MR MD PANDYA)
1882	FA/1154/1988	12/05/2008	MUNAF ISMAILBHAI RADHANPURI,	(MR SA BAQUI)	KANTABEN WD/O.BECHARBHAI MOHANBHAI,BHIKHABHAI BECHARBHAI PATEL,KOKILABEN BECHARBHAI PATEL,MINOR LAXMAN BECHARBHAI PATEL THR'GUARDIAN RES.NO.1 KANTABEN,MINOR RAM BECHARBHAI PATEL THR'GUARDIAN RES.NO.1 KANTABEN,AMIN AHMAD ISAMIYA SAIYED,NEW INDIA INSURANCE CO.LTD.	,MR MC BHATT,(MR NAGIN N GANDHI)
1883	FA/1158/1988	24/04/2008	PARSHOTTAMBHAI ARJANDAS PRAJAPATI,	MS DAXA I VYAS	AMADBHAI ABUBAKAR MANIAR,MAVJIBHAI RUDABHAI PATEL,KUTCH CEMENT PRODUCTS PVT.LTD.,NEW INDIA INSURANCE COMPANY	(MR SB VAKIL),MS DAXA I VYAS,MR KJ VYAS
1884	FA/1162/1988	24/11/2011	MANJULABEN WD/O RATANSINH CHANDANSINH WAGHELA,RAJENDRASINH RATANSINH,JAYABA RATANSINH,CHANDRASINH JIVAJI WAGHELA,PRATAPBA CHANDRASINH	(MR VC DESAI)	HUSEINMIYA HYDERMIYA,TRANSPORT MANAGER	MR BP TANNA
1885	FA/1164/1988	12/05/2008	GUJ STATE RAOD TRANSPORT CORPN,DRIVER BAVAJI BHALDAS LALDAS	(MR MD PANDYA)	JAYABEN KUKHDEVGAR,USHABEN SUKHDEVGAR,HARSHABEN SUKHDEVGAR,RAJUBHAI SUKHDEVGAR,HARESH SUKHDEVGAR,KIRAN SUKHDEVGAR,KAMLESH SUKHDEVGAR	MR SP DAVE
1886	FA/1165/1988	17/06/2009	M A MERCHANT,	NOTICE UNSERVED	NATIONAL DAIRY DEVELOPMENT BOARD,BHAVNAGAR VEGETABLE PRODUCTS LTD.,DENA BANK,STATE BANK OF SAURASHTRA,UNITED COMMERCIAL BANK,N A MERCHANT	NOTICE NOT RECD BACK,NOTICE SERVED,MR DC DAVE,MR AC GANDHI,MR KS NANAVATI
1887	FA/1166/1988	17/06/2009	M A MERCHANT,	NOTICE UNSERVED	NATIONAL DAIRY DEVELOPMENT BOARD,BHAVNAGAR VEGETABLE PRODUCTS LTD.,UNITED COMMERCIAL BANK,STATE BANK OF SAURASHTRA,DENA BANK,N A MERCHANT	NOTICE NOT RECD BACK,NOTICE SERVED,MR DC DAVE,MR AC GANDHI,MR KS NANAVATI
1888	FA/1167/1988	17/06/2009	M A MERCHANT,	NOTICE UNSERVED	NATIONAL DAIRY DEVELOPMENT BOARD,BHAVNAGAR VEGETABLE PRODUCTS LTD.,STATE BANK OF SAURASHTRA,N A MERCHANT	NOTICE NOT RECD BACK,NOTICE SERVED,MR DC DAVE,MR KS NANAVATI
1889	FA/1168/1988	17/06/2009	M A MERCHANT,	NOTICE UNSERVED	NATIONAL DAIRY DEVELOPMENT BOARD,BHAVNAGAR VEGETABLE PRODUCTS LTD.,BANK OF BARODA,N A MERCHANT	NOTICE NOT RECD BACK,NOTICE SERVED,MR DC DAVE,MR KS NANAVATI

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1890	FA/1172/1988	10/07/2008	PURANI AKSHARVALLABHDASJI,	MR GAURANG H BHATT	JETPUR SWAMINARAYAN MANDIR TRUST THROUGH ITS TRUSTEES,BALVIRSINHJI VAJESINHJI JADEJA,BALVANTSINH ARJANSINHJI JADEJA,KOTHARI SWAMI SHRI HARJIVANDASGURU HARI SWAROOPDASJI,DAMODAR KHIMJI LADVA,SHANTILAL RANCHHODBHAI TRIVEDI,DHANJIBHAI BHIKHABHAI KAPADIA IN PALCE OF DECEASED B.J.,VASANTLAL CHUNILAL VADODARIA	
1891	FA/1177/1988	31/01/2011	C M PATEL AND CO,	(MR VC DESAI)	JITENDRA MANILAL MISTRY AS KARTA OF THE H U F,JITENDRA MANILAL MISTRY IN HISPERSONAL CAPACITY,STUDIO - 3	(MR NIRAL R MEHTA)
1892	FA/1183/1988	12/08/2015	SECOND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHAKRIBEN D/O.SHIVRAM ISHWARBHAI,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	NOTICE NOT RECD BACK,NANAVATI & NANAVATI
1893	FA/1195/1988	02/05/2017	PATEL BHAGWANDAS SHANKERLAL LEGAL HEIRS AND REPRESENTATIVES,RAVINDRA SON OF BHAGWANDAS SHANKARLAL PATEL,SUNIL SON OF BHAGWANDAS SHANKARLAL PATEL	,NOTICE SERVED	PATEL ISHWARLAL RAMCHAND.,PATEL GANESHBHAI ISHVARLAL	
1894	FA/1196/1988	09/06/2008	STATE BANK OF SAURASHTRA,	(MR JD AJMERA)	D M MEHTA,K N MEHTA,M N MEHTA	,NOTICE SERVED
1895	FA/1198/1988	07/09/2009	HASMUKH GIRDHARLAL THAKKAR,NEW INDIA ASSURANCE CO.LTD.,GIRDHARLAL CHHAGANLAL THAKKAR	MR PR NANAVATI,MR BR SHAH,MR SANDIP C SHAH	GOVINDBHAI AMRUTBHAI THAKKAR,BHANUMATIBEN G THAKKAR	MR P J YAGNIK
1896	FA/1200/1988	26/12/2011	DUDHIBEN JEHABHAI,	MR ALPESH J PATEL	JOGENDRAGIRI MOHANGIRI BAVAJI (DELETED),ALIMIYA AHMADMIYA SAIYED,THE UNITED INDIA INSURANCE CO.LTD.,HIRADAS SHAMALDAS GONDALIA,THE GUJARAT STATE ROAD TRANSPORT CORPORATION	
1897	FA/1202/1988	09/12/2010	JAYANTIBHAI MAGANBHAI BARAT,	MR SN SOPARKAR	DHANUBEN SUKHABHAI PANCHAL,	MR DR BHATT
1898	FA/1203/1988	29/11/2010	PATEL VIRAMBHAI AMTHABHAI,PATEL VINUBHAI JETHABHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1899	FA/1204/1988	29/11/2010	PARMAR RAMANBHAI GAGABHAI,MANIBEN WD/O MAGANBHAI GAGABHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1900	FA/1205/1988	29/11/2010	THAKOR RAMANBHAI MAGANBHAI,MANIBEN WD/O MAGANJI GEGABHAI,THAKOR SARDARBHAI GAGABHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1901	FA/1206/1988	29/11/2010	PATEL MANHARBHAI RAMANLAL,PATEL RAJNIKANT RAMANLAL,PATEL PUSHPABEN RAMANLAL,PATEL KAMALABEN WD/O. RAMANLAL	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1902	FA/1207/1988	29/11/2010	PATEL LALABHAI DHARMABHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECITOVE ENGINEER	GOVERNMENT PLEADER
1903	FA/1208/1988	29/11/2010	PATEL KANKUBEN RAMABHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1904	FA/1209/1988	29/11/2010	PATEL KODARBHAI RAMABHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1905	FA/1210/1988	29/11/2010	PATEL RAJENDRAKUMAR KODARBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECITOVE ENGINEER	GOVERNMENT PLEADER
1906	FA/1211/1988	29/11/2010	JAYSVAL CHIMANLAL BIHARILAL,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1907	FA/1212/1988	29/11/2010	PATEL MANILAL KESHARBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1908	FA/1213/1988	29/11/2010	PATEL SHANTABEN SOMALAL OCCUPATION AGRICULTURE,,	MR NITIN M AMIN	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1909	FA/1214/1988	29/11/2010	GOSAI MOHANGAR DOLGAR,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
1910	FA/1215/1988	29/11/2010	BAROT MOHANBHAI GOPALBHAI,BAROT PRAHLADBHAI SHANKARBHAI,BAROT SHANABHAI SHANKARBHAI,BAROT DASHRATHBHAI SHANKARBHAI,BAROT VAJUBHAI SHANKARBHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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1911	FA/1216/1988	29/11/2010	BAROT SHANABHAI SHANKARBHAI,BAROT DASHRATHBHAI SHANKARBHAI,BAROT VAJUBHAI SHANKARBHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1912	FA/1217/1988	29/11/2010	PATEL MANILAL DHANAJIBHAI,PATEL VITHALBHAI DHANJIBHAI,PATEL JASUBHAI DHANJIBHAI,PATEL SAVITABEN DHANJIBHAI,PATEL SUDHABEN DHANJIBHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1913	FA/1218/1988	29/11/2010	PATEL VIRAMBHAI AMTHABHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1914	FA/1219/1988	29/11/2010	PATEL JETHABHAI AMTHABHAI,PATEL VIRAMBHAI AMTHABHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1915	FA/1220/1988	29/11/2010	PATEL MAGANBHAI KODARBHAII,PATEL DIVABEN KODARBHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1916	FA/1221/1988	29/11/2010	VANKAR MANNABHAI MAGANBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECITOVE ENGINEER	GOVERNMENT PLEADER
1917	FA/1222/1988	29/11/2010	PAGI MANGALBHAI HAIRABHAI,FULABHAI HIRABHAI	MR NITIN M AMIN	DEPUTY COLLECTOR MODASA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1918	FA/1225/1988	12/05/2008	USMANBHAI UMARBHAI,UNION OF INDIA	MR SHANTILAL S SHAH	NARSIBHAI DHARAMSHI,NARMADASHANKAR GAURISHANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	,(MR MD PANDYA)
1919	FA/1226/1988	12/05/2008	USMANBHAI UMARBHAI,UNION OF INDIA	MR SHANTILAL S SHAH	NARSIBHAI DHARMSHIBHAI,NARMADASHANKAR GAURISHANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	,(MR MD PANDYA)
1920	FA/1227/1988	12/05/2008	USMANBHAI UMARBHAI,UNION OF INDIA,WESTERN RAILWAY	MR SHANTILAL S SHAH	ABDULBHAI SHARIFBHAI,NARMADASHANKAR GAURISHANKAR,GUJ STATE ROAD TRANSPORT CORPN	(MR SURESHM SHAH)
1921	FA/1242/1988	16/05/2008	DIVISIONAL RAILWAY MANAGER,	MR BR KYADA,(MR BIPIN I MEHTA)	YASHODADEVI WD/O YASHODANANDAN,	MR SA DESAI
1922	FA/1275/1988	18/11/2010	SIRAJBHAI HANIFBHAI,	MR ARUN H MEHTA	KASAMBHAI GANIBHAI KURESHI,	UNSERVED EXPIRED (N)
1923	FA/1282/1988	29/02/2008	GUJ STATE ROAD TRANSPORT CORPN,DASHRATH NAROTAMDAS PATEL	(MR MD PANDYA)	VIMLADEVI SHIVDULARE SHUKLA,MITHILESH SHIVKUMAR,SARLADEVI D/O SHIVKUMAR,LAVLESHKUMAR SHIVKUMAR,KAMLESH SHIVKUMAR,SATNADEVI BHAGWATPRASAD SHUKLA	NOTICE SERVED,MR HR LATHIGARA
1924	FA/1290/1988	12/05/2008	MANILAL CHHAGANBHAI PATEL,	(MR SM SURTI)	REVABHAI RANCHHODBHAI PATEL,GUJ STATE ROAD TRANSPORT CORPN,DELETED,ENGINEER,SHRI GUJARAT PATAL-KUVA,YANTRIK SHAKHA,UNITED INDIA INSURANCE CO LTD	,(MR GN DESAI),MS AVANI S MEHTA
1925	FA/1296/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JAMUBHAI BHANABHAI,KESHAVBHAI BHANABHAI,KIKABHAI BHANABHAI,ISHVERLAL BHANABHAI,PRANJIVAN BHANABHAI,LAKHIBEN BHANABHAI,KIKIBEN BHANABHAI	(MR BJ JADEJA)
1926	FA/1297/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHAGWANDAS MAKANBHAI,DHANUBEN WD/O BHAGWANDAS MAKANBHAI,MANILAL BHAGWANDAS,RATILAL BHAGWANDAS,MAHESHKUMAR BHAGWANDAS,HANSABEN BHAGWANDAS,PARVATIBEN BHAGWANDAS,USHABEN BHAGWANDAS,MANEKBEN MAKANBHAI,RATANBEN MAGANBHAI WD/O. MAGANBHAI MAKANBHAI	(MR BJ JADEJA)
1927	FA/1298/1988	21/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMJIBHAI LIMBABHAI,	(MR BJ JADEJA)
1928	FA/1299/1988	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NAGARBHAI MANCHHABHAI,	(MR BJ JADEJA)
1929	FA/1300/1988	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHAGWANBHAI DEVABHAI,HIRABHAI DEVABHAI,PREMJIBHAI DEVABHAI	(MR BJ JADEJA)
1930	FA/1301/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHHANABHAI CHHAGANBHAI,	(MR BJ JADEJA)

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1931	FA/1302/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KALYANBHAI BHAGWANBHAI,	(MR BJ JADEJA)
1932	FA/1303/1988	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAGANBHAI ISHWARBHAI,MANGUBHAI ALIAS CHHAGANBHAI GOPALBHAI,NAVINBHAI MANGUBHAI PATEL,PRAVINBHAI MANGUBHAI PATEL	NOTICE SERVED,(MR BJ JADEJA),MR HM JADEJA
1933	FA/1304/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAGANBHAI ISHVERBHAI,	(MR BJ JADEJA)
1934	FA/1305/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAGANBHAI ISHVERBHAI,JAMUBHAI KESHAVBHAI PATEL	(MR BJ JADEJA)
1935	FA/1306/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULKADAR HUSEIN AHMADJI MANSUR.,	(MR BJ JADEJA)
1936	FA/1307/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAHENDRAKUMAR RAMJIBHAI,	(MR BJ JADEJA)
1937	FA/1308/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	IBRAHIM YUSUF BOTAWALA,	(MR BJ JADEJA)
1938	FA/1309/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KIKABHAI HARIBHAI BATIYA,	(MR BJ JADEJA)
1939	FA/1310/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KIKABHAI HIRABHAI BATIA,	(MR BJ JADEJA)
1940	FA/1312/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHHIMABHAI NARANBHAI,	(MR BJ JADEJA)
1941	FA/1313/1988	11/04/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BAI GANGA WD/O. BHIKHABHAI RANCHHODBHAI,	(MR BJ JADEJA)
1942	FA/1314/1988	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHANIBEN WD/O.KHUSHALBHAI LALBHAI,DECEASED BY HER HEIR :,ISHWARBHAI PARAGBHAI PATEL,AMBABEN D/O.KHUSHALBHAI LALBHAI,DECEASED BY HER HEIRS:,BHANUBEN DURLABHBHAI W/O AMRUTBHAI ISHVARBHAI,JAYABEN WIFE OF THAKORBHAI,DHANUBEN WIFE OF SHANKARBHAI JIVABHAI	,(MR BJ JADEJA)
1943	FA/1315/1988	26/08/2008	RASHMABAI DIGAMBER PATIL,BABU DIGAMBER PATIL	MR BHARAT T RAO	DAYALJI SHETH,YOGESH QUARRY WORKS	
1944	FA/1319/1988	27/08/2009	FAKIRCHAND ZAVERCHAND,KAMLABEN FAKIRCHAND SINCE DECD.THROUGH THR LRS,JAYKUMAR FAKIRCHAND,SANATKUMAR FAKIRCHAND,NAYANBEN FAKIRCHAND (SINCE: DECD.THRO.HEIRS & L.R.'S),PREMILABEN SANATKUMAR SHAH.,NILABEN JAYKUMAR	MR SHIRISH JOSHI	DISTRICT DEPUTY COLLECTOR ANDLAND ACQUISITION OFFICER,HOUSING COMMISSIONER	GOVERNMENT PLEADER,NANAVATI & NANAVATI
1945	FA/1322/1988	08/03/2010	TRUSTEES OF THE SURAT,NIRANJANBHAI DAHYABHAI SHAH DELETED AS PER COURT ORDER,NAVINCHANDRA KALIDAS BHARATIA DELETED AS PER COURT ORDER,KIRITKUMAR KANTILAL SHROFF,JAYANTILAL PARSHOTTAMDAS KAPALI (DELETED AS PER COURT,JAGDISHCHANDRA BABUBHAI NAGARSHETH,CHANDRAKANTBHAI RANGILDAS GANDHI,HASMUKHLAL RAICHAND SHAH DELETED AS PER COURT ORDER,SAKARCHAND CHAGANBHAI SARKAR DELETED AS PER COURT ORDER,CHANDRASEN JIVANBHAI ZAVERI DELETED AS PER COURT ORDER,NAYAN NAVINCHANDRA BHARATIYA JOIN AS PARTY AS PER COURT,PRAKASHBHAI R PATEL JOINT AS PARTY AS PER COURT,ATULKUMAR HASMUKHLAL SHAH JOINT AS PARTY AS PER COURT,BABUBHAI PUNAMCHAND GANDHI JOINT AS PARTY AS PER COURT,ASHITBHAI V GANDHI JOINT AS PARTY AS PER COURT,JITENDRA B SHAH JOINT AS PARTY AS PER COURT	DELETED,MS VASUBEN P SHAH,LAW VERDICT	DEPUTY COLLECTOR,	GOVERNMENT PLEADER
1946	FA/1343/1988	23/03/2012	SHANTABEN WIDOW OF DECEASED KANTIBHAI PUNJABHAI VANKAR,MINOR PARESHKUMAR KANTIBHAI VANKAR,MINOR BHIKHIBEN KANTIBHAI VANKAR,MINOR PUSHPABEN KANTIBHAI VANKAR,BEBI KANTIBHAI VANKAR,MANIBEN PUNJABHAI VANKAR	MR MC BHATT	YAKUBBHAI IBRAHIMBHAI PATEL,FAQUIRMOHMAD NOORMOHMAD MEMON,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA

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1947	FA/1347/1988	05/08/2008	AHIR HAMIRBHAI MENSI,	(MR PM RAVAL)	GOVIND KESHAVJI SUTHAR,MINOR RAMABEN KALA THROUGH HIS GURADIAN RESPT.NO.1	MR PM THAKKAR
1948	FA/1354/1988	04/07/2011	PRABHATSINH VAJESINH PARMAR,BALVANTSINH VAJESINH PARMAR,PRATAPSINH VAJESINH PARMAR,GULABSINH VAJESINH PARMAR	NOTICE SERVED,UNSERVED EXPIRED (N),DR BALRAM D JAIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
1949	FA/1360/1988	07/04/2011	KAMALABEN W/O GOVIND RANCHOD TADWI,MUKESH GOVIND TADWI,MAHESH GOVIND TADWI,TANCHHODBHAI CHHOTABHAI TADWI,MUKTABEN RANCHODBHAI TADWI	NOTICE SERVED,MR JOY MATHEW	.,	
1950	FA/1365/1988	24/06/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,SHANKERBHAI HARIBHAI PAGI	(MR MD PANDYA)	LILARAM BHOJUMAL ALVANI,TILABAI LILARAM ALVANI	DS AFF.NOT FILED (R)
1951	FA/1369/1988	11/06/2015	BOARD OF TRUSTEES OF THE PORT OF KANDLA,	MR DHAVAL D VYAS	PATEL ENGINEERING WORKS,B S SOOD	MR AS VAKIL,(MR SB VAKIL)
1952	FA/1370/1988	11/06/2015	BOARD OF TRUSTEES OF THE PORT OF KANDLA,	MR DHAVAL D VYAS	PATEL ENGINEERING WORKS,B S SOOD	,MR AS VAKIL,(MR SB VAKIL)
1953	FA/1371/1988	08/07/2011	BOMBAY MERCANTILE CO-OPERATIVEBANK LIMITED,	NOTICE SERVED,MR BHARAT JANI	HEIRS OF DECEASED SHANINDRA MANUBHAI,,PRAVINABEN SHANINDRA KANTAWALA,MILAN SHANINDRA KANTAWALA,MONABEN SHANINDRA KANTAWALA,SULEMAN USMANJI,MANGALDAS BECHARDAS,SHARADKUMAR CHANDULAL SHUKLA	DELETED,RULE SERVED, (MR BHARAT J SHELAT),MR MITESH R AMIN
1954	FA/1400/1988	27/01/2011	KANAIYALAL SUMERBHAI KOTHARI,	MR KV SHELAT	MOHANLAL RUPCHANDJI PITHALIA,PREMRAJ REKAVDAS SOMAVAT,MANGILALJI PANNLALJI MUNOT	DS AFF.NOT FILED (N),MR AK CLERK
1955	FA/1401/1988	10/07/2008	SAVITRIBEN KRISHNAPRASAD,	MR NK MAJMUDAR	PATEL KALUBHAI SHIVABHAI,	(MR. JC SHETH)
1956	FA/1405/1988	29/01/2008	SAJANDAS GANGARAM (DECEASED THRO.HEIRS & LR'S.):,MAYADEVI SAJANDAS,LAXMANDAS SAJANDAS KALVANI,MANOHARLAL SAJANDAS KALVANI,MADHAV SAJANDAS KALVANI,PRAKASH SAJANDAS KALVANI,MINABEN SAJANDAS,MALABEN SAJANDAS,ANITA SAJANDAS	MR MG NAGARKAR,MR SN SHELAT,(MR SJ GAEKWAD)	HASIMALI ANAYAT TULLAKHAN,RAMCHANDRA HANSRAJ SHARMA,NEW INDIA INSURANCE CO LTD	,RULE UNSERVED,MR SUNIL B PARIKH
1957	FA/1445/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHIVA LALJIBHAI PATEL,	(MR PV HATHI)
1958	FA/1446/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAGHAVJI GOVINDBHAI,	(MR PV HATHI)
1959	FA/1447/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGA GESA,POLA BHAGA,HAMIR BHAGA,VAGHJI BHAGA	(MR PV HATHI)
1960	FA/1448/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAYA TEJA,	(MR PV HATHI)
1961	FA/1449/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PREMJI MAVJI,	(MR PV HATHI)
1962	FA/1450/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGA DOSA,	(MR PV HATHI)
1963	FA/1451/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JODHA BHAYA,	(MR PV HATHI)
1964	FA/1452/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJA KALUBHAI,	(MR PV HATHI)
1965	FA/1453/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RUPA DHARA,	(MR PV HATHI)
1966	FA/1454/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THOBHAN RAMA,	(MR PV HATHI)
1967	FA/1455/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHALA RAMA,	(MR PV HATHI)
1968	FA/1456/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALJI PREMJI PATEL,	(MR PV HATHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1969	FA/1457/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHARAMSHI RANCHHOD,	(MR PV HATHI)
1970	FA/1458/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVA BHAGA,	(MR PV HATHI)
1971	FA/1459/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVJI VIRA,	(MR PV HATHI)
1972	FA/1460/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SUKHDEV MOTILAL VYAS,	(MR PV HATHI)
1973	FA/1461/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYSUKH DWARKADAS,	(MR PV HATHI)
1974	FA/1462/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMIKUNVARBA PRAHLADSINH,	(MR PV HATHI)
1975	FA/1463/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMAN VASARAM MISTRI,	(MR PV HATHI)
1976	FA/1464/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF BHIKHA BHANA PATEL,MANIBEN WD/O BHIKHABHAI,DEVKARAN BHIKHABHAI,LILIBEN D/O BHIKHABHAI,VIJYABEN D/O BHIKHABHAI,KESHAVJI BHIKHABHAI,VAGHJI BHIKHABHAI	(MR PV HATHI)
1977	FA/1465/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGJI RANCHHOD,LAKHMAN RANCHHOD,DAHYA KARSHAN	(MR PV HATHI)
1978	FA/1466/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JADAVJI MADHA,	(MR PV HATHI)
1979	FA/1467/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVA MADHA,GOVIND MADHA	(MR PV HATHI)
1980	FA/1468/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANUBHA NAVALSINH,	(MR PV HATHI)
1981	FA/1469/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANTILAL MAGANLAL,	(MR PV HATHI)
1982	FA/1470/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSANG VIRA,	(MR PV HATHI)
1983	FA/1471/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ALA VIRA,	(MR PV HATHI)
1984	FA/1472/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN VIRA,	(MR PV HATHI)
1985	FA/1473/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVTIBEN DEVSHI,BHANUBEN THAKARSHI'S VALI HIRALAL DEVSHI	(MR PV HATHI)
1986	FA/1474/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJI SUKHA,	(MR PV HATHI)
1987	FA/1475/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRALAL DEVSHI,	(MR PV HATHI)
1988	FA/1476/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HAMIR VIRA,	(MR PV HATHI)
1989	FA/1477/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MURU NARANBHAI,	(MR PV HATHI)
1990	FA/1478/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVIND NARAN,	(MR PV HATHI)
1991	FA/1479/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIYABEN BHAGABHAI,	(MR PV HATHI)
1992	FA/1480/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASHRAM MULUBHAI,	(MR PV HATHI)
1993	FA/1481/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SUKHA ARJANBHAI,	(MR PV HATHI)

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1994	FA/1482/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALA MULUBHAI,	(MR PV HATHI)
1995	FA/1483/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANTARAM KARSHA,	(MR PV HATHI)
1996	FA/1484/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARSHAN JIVABHAI,	(MR PV HATHI)
1997	FA/1485/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JESANG VALABHAI,	(MR PV HATHI)
1998	FA/1486/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARBAT TAPUBHAI,SAVJI TAPU	(MR PV HATHI)
1999	FA/1487/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVA NARAN,	(MR PV HATHI)
2000	FA/1488/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RUGNATH GANGARAM PATEL,	(MR PV HATHI)
2001	FA/1489/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMARSHI KARAMSHI,VALJI KARAMSHI	(MR PV HATHI)
2002	FA/1490/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARBAT VIRABHAI,	(MR PV HATHI)
2003	FA/1491/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARBAT NARAN,	(MR PV HATHI)
2004	FA/1492/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANUSHANKER MAGANLAL,	(MR PV HATHI)
2005	FA/1493/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMA RATA,RANA RATA	(MR PV HATHI)
2006	FA/1494/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARAMSHI MAVJI PATEL,	(MR PV HATHI)
2007	FA/1495/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHIVA MAVJI,RAMJI SHIVA	(MR PV HATHI)
2008	FA/1496/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVRAJ MAHDA,SHAMJI DEVRAJ	(MR PV HATHI)
2009	FA/1497/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHHOD RAMJI- DECEASED BY HIS HEIRS.,CHAKU RANCHHOD,MAVJI RANCHHOD	(MR PV HATHI)
2010	FA/1498/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMRUTLAL GOVINDLAL,	(MR PV HATHI)
2011	FA/1499/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHRUVKUMAR PRAHI ADSINH,	(MR PV HATHI)
2012	FA/1500/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMBA GOKALBHAI,	(MR PV HATHI)
2013	FA/1501/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GAGU RAJA,PRABHU RAJA	(MR PV HATHI)
2014	FA/1502/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MADHA RAMJI,MANJI MADHA	(MR PV HATHI)
2015	FA/1503/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARWAD TEJA DHAYA,	(MR PV HATHI)
2016	FA/1504/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARWAD CHOTHA BHAYA,	(MR PV HATHI)
2017	FA/1505/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIR OF GHELA BHIMA, LAKHMIBENBHIMA NOW D/D BY HER HEIRS,KARAN GHELA,VIRAM GHELA	(MR PV HATHI)
2018	FA/1506/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BIJAL BHIMA,	(MR PV HATHI)
2019	FA/1507/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAHIVATKARTA OF TEMPLE MACHHU MAA VAHAN GHELA,	(MR PV HATHI)

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2020	FA/1508/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAHAN GHELA,	(MR PV HATHI)
2021	FA/1509/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARANA JASHA,	(MR PV HATHI)
2022	FA/1510/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATA DAYABHAI,	(MR PV HATHI)
2023	FA/1511/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARWAD BHOJA REVA,	(MR PV HATHI)
2024	FA/1512/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARWAD BHALA REVA,	(MR PV HATHI)
2025	FA/1513/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNA JASHA,	(MR PV HATHI)
2026	FA/1514/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KAMA BHIMA,	(MR PV HATHI)
2027	FA/1515/1988	08/05/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARVAD SINDHA DAYA,	(MR PV HATHI)
2028	FA/1516/1988	27/07/2010	BHARATKUMAR SHANTILAL,RATILAL ODHAVJI THAKKAR	MR MG NAGARKAR	LAXMINARAYAN BHURELAL,	SERVED BY AFFIX(N)
2029	FA/1524/1988	22/06/2015	JITENDRA J SHAH,	MR MEHUL S SHAH	CHANDRABEN J SHAH,SINCE DEC'D TH'GH HER HEIRS AS RES.NO.2T04,JAYDEEP J SHAH,KETAN J SHAH,BHUPENDRA JAYANTILAL SHAH	(MR KS JHAVERI),MR KV SHELAT,MS JIRGA D JHAVERI
2030	FA/1525/1988	23/07/2010	GUJARAT DAIRY DEVELOPMENT CORPORATION LTD.,	MR KM PATEL	JAYANTIBHAI N KAYASTHA,AHMEDABAD MUNICIPAL CORPORATION,DEVSHIBHAI T YADAV	,(MR MB GANDHI)
2031	FA/1526/1988	09/12/2010	DAHYABHAI HARIBHAI KHALAS DECD.THROUGH THE LRS,DHANLAKSHMIBEN DAHYABHAI KHALAS,VINOD DAHYABHAI CONTRACTOR S/O DECD.,GOPAL DAHYABHAI CONTRACTOR S/O DECD.	UNSERVED EXPIRED (R),MR MAHENDRA U VORA,	BHOGIBHAI HARIBHAI KHALAS HIS LEGAL HEIRS AND REPRESENTA,RAJENDRA BHOGILAL KHALAS,NIRAV RAJENDRABHAI KHALAS	,UNSERVED EXPIRED (N)
2032	FA/1527/1988	24/04/2017	DAYALJI JETHALAL CHANDARANA,YOGESH QUARRY WORKS	MR PM THAKKAR	RESHMABAI DIGAMBAR PATIL,BABU DIGAMBAR PATIL, THROUGH HIS MOTHER RESHMABAI D PATIL	NOTICE NOT RECD BACK
2033	FA/1528/1988	23/12/2010	JAY AMBE VASTRA BHANDAR,MAHESHKUMAR JASHVANTLAL PATEL,RAMESH JAYANTILAL PATEL	NOTICE UNSERVED	JITENDRAKUMAR PUNEMCHAND SHAH,	NOTICE UNSERVED
2034	FA/1529/1988	15/07/2010	SUBHANBHAI NASIRBHAI,MINOR ABYAS SUBHANBHAI,THROUGHGUARDIAN SUBHANBHAI NASIRBHAI,MINOR IIYAQUTALI SUBHANBHAI THR'GUARDIAN SUBHANBHAI NASIR,MINOR ASGARLI SUBHANBHAI,THR' GUARDIAN SUBHANBHAI NASIRBHAI,MINOR ANISH SUBHANBHAI,THROUGHGUARDIAN SUBHANBHAI NASIRBHAI,JANNATBIBI SUBHANBHAI,KANJI FATBHA SUBHANBHAI,AMNABIBI SUBHANBHAI	MR DD VYAS	MUSLIM ALLABAX,	NOTICE SERVED
2035	FA/1530/1988	12/08/2010	SURJITKAUR LABHSING KHANUJA SINCE DECEASED THRO'HIS HEIRS,AMARJITSINGH LADHSINGH KHANUJA,KULJIT KAUR BHAGWANTSINGH BAGGA,TARJIT KAUR HARMINDER SINGH CHAWLA,SHARANJIT KAUR RAJENDRASINGH CHHABDA,SHARABJITKAUR HARPATSINGH BAGGA,PARAMJIT KAUR SURENDRASINGH BAGGA	MR AJAY R MEHTA	MANGALSING ARJANSING KHANUJA,TARLOKSING MANGALSING KHANUJA,AVTARSING MANGALSING KHANUJA	MR PM THAKKAR
2036	FA/1536/1988	16/06/2010	NOORMOHMED ANSARI PATEL,	MR RAJNI H MEHTA	YAKUB MUSA PATEL DRIVER - DELETED -,DEPOT MANAGER, BHARUCH DVN.	DELETED,(MR MD PANDYA)
2037	FA/1545/1988	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASHRAM DWARKADAS,	MS MAYA N BHAVNANI

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2038	FA/1553/1988	12/04/2018	BABUBHAI MANIBHAI VAGHRI,SHANKERBHAI M VAGHRI,CHATURBHAI JORABHAI, SINCE DECD.THROUGH HIS LEGAL HEIRS,SAMUBEN CHATURBHAI WD/O CHATURBHAI,BHAVANBHAI CHATURBHAI (SINCE DECEASED),NATWARBHAI CHATURBHAI,ARVIND CHATURBHAI,MANSUKHBHAI CHATURBHAI,VISHNUBHAI CHATURBHAI,VIDYABEN WD/O BHAVANBHAI,VIRENDRABHAI BHAVANBHAI,DEVENDRAKUMAR BHAVANBHAI,BHADRESH BHAVANBHAI,VIJAY BHAVANBHAI,JAYANTIBHAI CHATURBHAI	MR MK VAKHARIA,LAW VERDICT	PUBLIC TRUST OF VASAT MATA'S MANDIR,UJAMSHIBHAI C DANTANI,DHANJIBHAI RAMANBHAI DANTANI,RANCHHODBHAI C DANTANI,RUGHNATH BALCHAND DANTANI,BACHUBHAI L DANTANI,HEIRS OF SHAMBHUBHAI R DANTANI,KANUBHAI UJAMSHIBHAI DANTANI,GOPALBHAI BABUBHAI DANTANI,LAXMANBHAI RANCHHODBHAI DANTANI,GOVINDBHAI SAKUBHAI DANTANI,RAJESHBHAI DHANJIBHAI DANTANI,AMRUTBHAI JAYMANBHAI DANTANI,DILIPKUMAR SHAMBHUBHAI,KAMLABEN WD/O SHAMBHUPRASAD	,NOTICE SERVED,NOTICE UNSERVED,MR MC BHATT,MS SHACHI G MATHUR
2039	FA/1554/1988	15/06/2016	RAJENDRA RAMANLAL SHAH,	NOTICE UNSERVED	STATE OF GUJARAT,	GOVERNMENT PLEADER
2040	FA/1629/1988	16/12/2010	AMARSINHJI MILLS LTD.,	MR AS VAKIL,(MR SB VAKIL)	GIRIRAJ TRADERS,	MR ASHOK L SHAH
2041	FA/1633/1988	21/07/2010	KANTABEN,WD/O NAGINDAS ASHARAMSINCE DEC'D THR'HER L/R & HEIR,RAMESHCHANDRA NAGINDAS SHAH,DINESHBHAI NAGINDAS SHAH,KALPESHBHAI NAGINDAS SHAH	MR CJ VIN	GAJIBEN, WD/O DALSUKHRAM UTTAMCHAND,DHIRAJLAL DALSUKHRAM, EXPIRED BY HIS HEIRS & LEGAL REPRE.,RASILABEN, WD/O. DHIRAJLAL DALSUKHRAM,MANISHABEN DHIRAJLAL,VIPULBHAI DHIRAJLAL,LINABEN DHIRAJLAL,MANIBEN DHIRAJLAL,ZULESHBHAI DHIRAJLAL,TEJPAL DALSUKHRAM	MR MC BHATT
2042	FA/1635/1988	03/12/2010	RAJNIKANT PIRBHUDAS PATEL,	MR MC BAROT	KRUSHKANT MADHUSUDAN SHROFF,RAMABHAI ZABERBHAI PATEL,NARANKRUPA RICE PULSE MILLS,CHIMANLAL DHUDALAL PATEL	,NOTICE SERVED
2043	FA/1638/1988	06/12/2010	RANCHHODBHAI PARSHOTTAMBHAI BRAHMBHATT,	(MR MC SHAH)	PATEL & COMPANY,	(MR A J PATEL)
2044	FA/1642/1988	12/08/2008	JIVANBHAI VASHRAMBHAI,KAMLABEN JIVANBHAI	(MR PM RAVAL)	AJAM ABDULKARIM MALEK,	MR VIREN G DAVE
2045	FA/1643/1988	11/04/2008	NURUBEN WD/O RAFIK MOHMAD,	MR SV RAJU	SHRIKANT S R SHARMA,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	RULE SERVED
2046	FA/1649/1988	16/07/2009	RAMANBHAI MOHANBHAI THAKORE,MINOR RANJANBHAI RAMANBHAI THAKORE	MR SHAILESH C SHARMA	CHHOTABHAI CHANABHAI VALAND,GUJARAT STATE ROAD TRANSPORT CORPORATION	,(MR MD PANDYA)
2047	FA/1651/1988	13/05/2008	BHURABEN WD/O. GOPALBHAI G. THORI,	(MR RN SHAH)	RAMALAKHAN PRAYAG YADAV,ISHWARLAL P. PATEL,NEW INDIA ASSURANCE CO.	,(MR NAGIN N GANDHI)
2048	FA/1654/1988	08/12/2008	AMBALAL PARSHOTTAMBHAI KATARIA,	MR RR MARSHALL	JASHWANTKUMAR CHIMANLAL BHATT,GUJARAT STATE ROAD TRANSPORT CORPORATION,SOMABHAI CHHAGANBHAI RATHOD,BHARATKUMAR ISHWARLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	
2049	FA/1655/1988	12/05/2008	LALITABEN DAHYABHAI SUTHAR,	(MR MC SHAH)	GOKALBHAI ASHABHAI PARMAR,STATE TRANSPORT CORPORATION,LAXMANSINGH CHANDRASINGH PARMAR,MANJULABEN WD/O.HASMUKHBHAI DAHYABHAI SUTHAR	DS AFF.NOT FILED (N),MR KF DALAL,(MR MD PANDYA)
2050	FA/1656/1988	11/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DHIRUBHAI BALDEVDAS PATEL,	MR MC BHATT
2051	FA/1657/1988	11/08/2010	GUJARAT STATE ROAD TRNASPORT CORPORATION,	(MR MD PANDYA)	DHIRAJPAL VIRSINH SOLANKI,	MR MC BHATT
2052	FA/1658/1988	18/08/2010	VIRAMBHAI MULU MODHAVADIA- DELETED,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,(MR MD PANDYA)	MER LILA MENAND,	(MR AJ SHASTRI)
2053	FA/1659/1988	18/08/2010	VIRAMBHAI MULU MODHAVDIA DELETED,GUJ STATE ROAD TRANSPORT CORPN	DELETED,(MR MD PANDYA)	DEVIBEN KHIMABHAI KUCHHADIYA,	(MR AJ SHASTRI)
2054	FA/1661/1988	12/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	BALUBEN BHAGWANJI,BALDEV BHAGWANJI,MINOR ISHWAR BHAGWANJI,THROUGHGUARDIAN BALUBEN BHAGWANJI,MINOR VASHRAM BHAGWANJI, THR' GUARDIAN BALUBEN BHAGWANJI	
2055	FA/1666/1988	27/08/2008	VITHALBHAI KHEMABHAI PATEL,MANIBHAI KHEMABHAI PATEL,VIMALABEN WD/O VADILAL K PATEL	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2056	FA/1667/1988	27/08/2008	VACHRABHAI RUPJIBHAI,NANJIBHAI RUPJIBHAI,KANJIBHAI VARSING,FATUBHAI VARSING,KAMLIBEN WD/O.VARSING,CHHAGAN VARSING	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
2057	FA/1668/1988	27/08/2008	HARJIBHAI JHALABHAI,BHIKHABHAI JHALABHAI,KHUMABHAI JHALABHAI,HIRABHAI JHALABHAI,DALSINH JHALABHAI,RAMABHAI JHALABHAI	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
2058	FA/1669/1988	27/08/2008	MAHENDRALAL JHADHAVLAL DESAI,DHIRAJLAL KESHAVLAL DESAI,ARVINDKUMAR KESHAVLAL DESAI,CHANDRKANT KESHAVLAL DESAI,RAMESHCHANDRA KESHAVLAL DESAI,KIRANKUMAR KESHAVLAL DESAI	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
2059	FA/1670/1988	27/08/2008	HARJIVANBHAI HIRABHAI,RAMANBHAI HIRABHAI,GIRDHARBHAI HIRABHAI,RANCHHODBHAI HIRABHAI	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
2060	FA/1674/1988	13/12/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	LILABEN WD/O. AMRITBHAI CHHANABHAI RAVAL,HIRABEN WD/O.CHHANABHAI,KANUBHAI SHANKERBHAI BHIL,JAGDISHCHANDRA BHOLANATH PUROHIT	RULE UNSERVED,UNSERVED EXPIRED (R)
2061	FA/1675/1988	09/03/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA),MR HARDIK C RAWAL,MR SN SHELAT	NASIR @ NARSUDDIN MAHMEDBHAI,KANUBHAI SHANKERBHAI BHIL,JAGDISHCHANDRA B PUROHITGAMIT,NEW INDIA ASSURANCE CO. LTD	,MR KB PUJARA
2062	FA/1678/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA),MR KN RAVAL	ZAMILABEN WD/O CHANDKHAN BABUKHAN,BABUKHAN RUSTAMKHAN HAI GAMIT,ABDUL RAZAK KADAR,ABDUL RAZAK KADAR PATEL,HIRABHAI N PATEK,JAGUBHAI NAROTTAMBHAI PATEL,I Y MUNSHI,NEW INDIA INSURANCE CO. LTD,UNITED INSURANCE CO. LTD	RULE SERVED BY DS,RULE UNSERVED,MR KF DALAL,(MR BN KESHWANI),MR SUNIL B PARIKH,(MR SM SURTI)
2063	FA/1679/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	NOTICE SERVED,(MR MD PANDYA),MR HARDIK C RAWAL	SUKLIBEN WD/O GOVINDBHAI MANUBHAI GAMIT,MINOR RANJIT GOVINDBHAI GAMIT,MINOR RAMILA GOVINDBHAI GAMIT,ABDUL RAZAK KADAR PATEL,I Y MUNSHI,NEW INDIA ASSURANCE CO. LTD	RULE SERVED BY DS,RULE UNSERVED,(MR BN KESHWANI),MR SUNIL B PARIKH,MR CJ VIN
2064	FA/1680/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA),MR HARDIK C RAWAL	GENSHIBEN WD/O BABUBHAI THEGANIA,MINOR RAVJIBHAI BABUBHAI GAMIT,MINOR DHANIYABHAI BABUBHAI,MINOR DHIRUBHAI BABUBHAI,SHANTABEN WD.O THOGANIYA NAVAA GAMIT,ABDUL RAZAK KADAR PATEL,I Y MUNSHI,NEW INDIA ASSURANCE CO.LTD	,MR KF DALAL,(MR BN KESHWANI),MR SUNIL B PARIKH,(MR SM SURTI)
2065	FA/1681/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,ABDULKADAR MOHIYUDDING DRIVER	MR KN RAVAL	BABUBHAI JAMSING,ABDUL RAZZAK KADAR,ISMAIL YAKUB MUNSHI,NEW INDIA ASSURANCE CO. LTD.,HIRABHAI NAROTTAMBHAI PATEL,JAGUBHAI NAROTTAMBHAI PATEL,UNITED INSURANCE CO.LTD.	,MR KF DALAL,(MR SM SURTI)
2066	FA/1682/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,ABDUL KADAR HAHYADDIN	MR KN RAVAL,MR HARDIK C RAWAL	BAHADUR PRASAD,SALAHARI ARJUNPRASAD,ABDUL RAZAK KADAR,ISMAIL YAKUB MUNSHI,NEW INDIA ASSURANCE CO. LTD,JAGUBHAI N PATEL,JAGUBHAI NAROTTAMBHAI PATEL,UNITED INSURANCE CO. LTD	NOTICE SERVED,DS AFF.NOT FILED (R),MR KF DALAL,(MR BN KESHWANI),MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2067	FA/1683/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,ABDUL KADAR HAHYADDIN	NOTICE NOT RECD BACK,MR KN RAVAL,MR HARDIK C RAWAL	BABUKHAN MOHMED YUSUFS ORDER,ABDUL RAZAK KADAR PATEL,ISMAIL YAKUB MUNSHI,NEW INDIA ASSURANCE CO. LTD,HIRABHAI NAROTTAMBHAI PATEL,JAGUBHAI N PATEL,INITED INSURANCE CO. LTD	,RULE SERVED BY DS,MR KF DALAL,(MR BN KESHWANI),MR SUNIL B PARIKH,(MR SM SURTI)
2068	FA/1684/1988	14/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,ABDULKADAR MAYUDIN	NOTICE SERVED,(MR MD PANDYA),MR KN RAVAL	DALETED AS PER COURT'S ORDER,ABDUL RAZAK KADAR PATEL,ISMAIL YAKUB MUNSHI,NEW INDIA ASSURANCE CO. LTD	MR SUNIL B PARIKH,MS BK VAKHARIA,(MR SM SURTI)
2069	FA/1692/1988	14/05/2008	ISHWERLAL MADHAVLAL PRAJAPATI,	FRESH NOTICE REQD(N)	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2070	FA/1695/1988	11/04/2008	BHIKHABHAI BHAGWANBHAI BHARWAD,CHICHIBEN BHIKHABHAI BHARWAD	UNSERVED EXPIRED (N)	KEDARNATH SATYARAM,	MR RAJNI H MEHTA
2071	FA/1698/1988	13/05/2008	GUJ. STATE ROAD TRANSPORT COPR,	MR HARDIK C RAWAL	CHANDRABEN WD/O BHAGWANDAS BIHARILAL SHARMA,SATISHKUMAR B SHARMA,MINOR HARESHKUMAR B SHARMA,MINOR BHARATKUMAR B SHARMA,MINOR RAKESHKUMAR B SHARMA,MINOR NARESHKUMAR B SHARMA,MINOR RAMDEV B SHARMA,MINOR MAHESHKUMAR B SHARMA THROUGH THEIR GUARDIAN RESP.1,KARANSINH J BHARI,SABIRKUSSEN B QURESHI,SABIRBHAI A MEMON,NEW INDIA ASSURANCE CO.LTD	NOTICE SERVED
2072	FA/1711/1988	21/07/2009	VALJIBHAI GALABHAI,PRAHLADBHAI VALJIBHAI,KAPILABEN VALJIBHAI,DASHRATHBHAI VALJIBHAI,JASHIBEN VALJIBHAI	NOTICE SERVED,NOTICE UNSERVED	JAYDEVLAL S. BRAHMBHATT,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR SN SHELAT
2073	FA/1712/1988	18/11/2010	DY. DIRECTOR OF AGRICULTURE (ENG.2),	GOVERNMENT PLEADER	RANCHHODBHAI REVLABHAI PATEL,POPATLAL LAXMANBHAI KOLI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR DR BHATT,MR GC MAZMUDAR,MR HG MAZMUDAR
2074	FA/1714/1988	15/05/2008	MOHMAD HASAN MOHMED YAKUB,	MR DR BHATT	B M SURA,NEW INDIA ASSURANCE CO.LTD.	(MR BN KESHWANI),MR SANDIP C SHAH,(MR SURESHM SHAH)
2075	FA/1717/1988	14/02/2012	BHIMABHAI MANSINGBHAI PAWAR,	M/S.SURTI & VAKHARIA	OIL AND NATURAL GAS COMMISSION,GUJ STATE ROAD TRANSPORT CORPN,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA,(MR MD PANDYA),MR SANDIP C SHAH
2076	FA/1719/1988	01/12/2011	UNITED INDIA INSURANCE CO. LTD,	(MR NAGIN N GANDHI),MR GC MAZMUDAR,MR HG MAZMUDAR	KARUNABEN WIDOW OF MOHANBHAI DHONDHIBA LOKHANDE,MINOR RADHABEN MOHANBHAI LOKHANDE,DHONDHIBA LOKHANDE,LAXMICHAND PRAVINCHANDRA SHAH	
2077	FA/1727/1988	11/02/2016	RAMILA WD/O SURSING S. PARDHI,	NOTICE UNSERVED	SOMABHAI MANGALBHAI,	(MR MD PANDYA)
2078	FA/1731/1988	21/02/2012	MANSUKHLAL GOKALDAS SALEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	OSMANBHAI DADUBHAI BELIM,RAHIM OSMAN,KAKUBHAI GADHVI DELETED AS PERTHE COURT'S ORD.DT.06/08/2007,MANUBHAI NARANBHAI DELETED AS PER THE COURT'S ORD.DT.6/8/07,NEW INDIA ASSURANCE COMPANY,NATIONAL INSURANCE CO.LTD.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	DELETED,UNSERVED EXPIRED (R),(MR NAGIN N GANDHI),MR RR MARSHALL,MR RAJNI H MEHTA,MR EE SAIYED
2079	FA/1732/1988	12/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	NISHITH VINODRAY SMART,	

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2080	FA/1757/1988	11/04/2008	ARMIETY W/O SAROSH P SHROOF,SAROSH P SHROOF	SERVED BY RPAD (N),(MR MC KAPADIA)	ARVIND B RAVAL,	MR MC BHATT
2081	FA/1759/1988	14/03/2008	PRAVINBHAI RANCHHODBHAI PATEL,NEW INDIA ASSURANCE CO.LTD. DELETED AS PER COURT ORDER	DELETED,(MR PARESH M DARJI)	JAGMALBHAI KUBERBHAI CHAUHAN,JIBABEN JAGMALBHAI KUBERBHAI CHAUHAN	NOTICE SERVED,MR BH BHAGAT
2082	FA/1760/1988	14/03/2008	PRAVINKUMAR RANCHHODLAL PATEL,NEW INDIA ASSURANCE CO.LTD. DELETED AS PER COURT ORDER	DELETED,(MR PARESH M DARJI)	SAVITABEN MADHUBHAI PATEL,HASUBEN MADHUBHAI PATEL,GANGARAM MADHUBHAI PATEL	,NOTICE SERVED
2083	FA/1763/1988	10/11/2008	SUDHABEN WD/O ASHOK SHANTILAL MAHIDA,MINOR RAMILABEN D/O ASHOK SHANTILAL MAHIDA,MINOR SHITAL D/O ASHOK SHANTILAL MAHIDA,MINOR MIRAN S/O ASHOK SHANTILAL MAHIDA,SHANTILAL KALIDAS MAHIDA	NOTICE SERVED,UNSERVED EXPIRED (N)	GENERAL MANAGER,	
2084	FA/1767/1988	24/12/2010	AMRATLAL ISHVERBHAI VAGHARI,	NOTICE SERVED	JAYANTILAL BHALABHAI,G.S.R.T. CORPORATION,SUNDERBHAI RANCHHODBHAI VAGHARI,JAYANTILAL LAVJIBHAI PRAJAPATI,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,(MR MD PANDYA)
2085	FA/1768/1988	10/04/2018	CHAMPABEN GOVINDBHAI DANTANI,	NOTICE NOT RECD BACK	JAYANTILAL BHALABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,SUNDERBHAI RANCHODBHAI VAGHARI,JAYANTILAL LAVJIBHAI PRAJAPATI,THE ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MS KARUNA V RAHEVAR
2086	FA/1770/1988	20/12/2011	VANKAR NATHABHAI MAGANBHAI,	NOTICE NOT RECD BACK	JAYANTILAL BHALABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,SUNDREBHAI R VAGHARI,JAYANTILAL LAVJIBHAI PRAJAPATI,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD	,MR RAJNI H MEHTA,(MR MD PANDYA)
2087	FA/1773/1988	23/09/2008	ADIVASI BHIL PUNAMBHAI JETHABHAI,	NOTICE UNSERVED	TALIABHAI YUSUFBHAI SHAIKH,MAJARALI HAJARALI SAIYED,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
2088	FA/1775/1988	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI S PATEL,ORIENTAL FIRE & GENERAL INSURANCE LTD.,MINOR JANAKKRISINH VAGHELA,MINOR AJITSINH NARENDRASINH,MINOR KIRITSINH NARENDRASINH,NANDKUWARBA WD/O NARENDRASINH	MR RAJNI H MEHTA,MR AV PRAJAPATI,MR KB PUJARA,MR NS TAHILRAMANI
2089	FA/1776/1988	28/12/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE,HAKLIBEN WD/O VIRA HAKMA,NANA VIRA PARMAR,MINOR BHOJA VIRA,MINOR BHULA VIRA,MINOR SENJNO VIRA,MINOR BADLI VIRA,MINOR BAI SHAKRI VIRA,JATUBEN WD/O JANA FULA GAMAR	,MR RAJNI H MEHTA,MR KB PUJARA,MR NS TAHILRAMANI
2090	FA/1777/1988	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL LALSINH KAMPA,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,MANGUBEN, W/D KANKA KHEMA PARMAR,MINOR DEVJI KOKA PARMAR,DHAPUBEN WIFE OF KHEMA KALA,KHEMA KALA PARMAR SINCE D/D HIS HEIRS & L.RS:-,SAKAJI KHEMABHAI PARMAR,GULATBHAI KHEMABHAI PARMAR,DHAPUBEN WD/O KHEMA KALA PARMAR	,MR RAJNI H MEHTA,MR AV PRAJAPATI,MR KB PUJARA

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2091	FA/1778/1988	28/12/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE,CHIRMIBEN WD/O VIRAJONA GAMAR,MINOR LILA VIRA GAMAR,MINOR RAMJI VIRA GAMAR,MINOR JATHYBEN VIRA GAMAR,MINOR KELIBEN VIRA,MINOR MOTI VIRA,MINOR SHANKER VIRA,JATUBEN WD/O JANA FULA GAMAR	NOTICE SERVED,MR RAJNI H MEHTA,MR KB PUJARA
2092	FA/1779/1988	28/12/2011	GUJ STATE ROAD TRANSPORT CORPN,CHIMANLAL GIRDHARLAL NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,JEKIBEN WD/O UDA NAGA PARMAR,MAVJIBHAI UDABHAI PARMAR,BAI HAMJI UDABHAI,BAI MEVA UDABHAI,BAI SHAKMA UDABHAI,NAGABHAI VIRAMBHAI PARMAR,HEIRS OF KALIBEN W/O NAGABHAI,NAGABHAI VIRAMBHAI PARMAR,JEKIBEN WD/O UDA NAGA PARMAR,MAVJIBHAI UDABHAI PARMAR,BAI SAMJI UDABHAI PARMAR,BAI VIRA UDABHAI PARMAR,BAI SHAKRI UDABHAI PARMAR,BABU UDABHAI PARMAR,BABO UDABHAI MINOR	,NOTICE SERVED,UNSERVED EXPIRED (N),MR ARUN H MEHTA,MR RAJNI H MEHTA,MR KB PUJARA
2093	FA/1780/1988	08/03/2010	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE,HANKLIBEN WD/O BHURA BADA,ANDUBEN WD/O BADHA KHOKHARIYA	,NOTICE SERVED,NOTICE UNSERVED
2094	FA/1781/1988	28/12/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE,NATHIBEN WD/O SAVJIBHAI RAGHUBHAI,LILABEN D/O SAVJIBHAI RAGHUBHAI,KALABHAI D/O SAVJIBHAI,RAMESHBHAI S.O SAVJIBHAI,HUNJIBEN WD/O RAGHUBHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR RAJNI H MEHTA,MR AV PRAJAPATI,MR KB PUJARA
2095	FA/1782/1988	28/12/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE,HIRABEN SAVDAS BHAI PATEL,MINOR BODHIRKUMAR SAVDAS PATEL,ALKESHKUMAR SAVDASBHAI PATEL,RAMILABEN SHAMALBHAI PATEL,HEIRS OF SAVJIBHAI RAGHUBHAI,NATHIBEN WD/O SAVJIBHAI,LILABEN D/O SAVJIBHAI RAGHUBHAI,KALABEN D/O SAVJIBHAI RAGHUBHAI PATEL,RAMESHBHAI SAVJIBHAI PATEL	,NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,MR KB PUJARA
2096	FA/1783/1988	28/12/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,CHIMANLAL G NAI	(MR MD PANDYA)	SOMABHAI SHYAMBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE	MR RAJNI H MEHTA,MR KB PUJARA
2097	FA/1788/1988	29/09/2008	UNITED INDIA INSURANCE CO.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RANJANBEN KRISHNA KALGUDE,VINAYAK KRISHNA KALGUDE,LATABEN KRISHNA KALGUDE,PRAKASH KRISHNA KALGUDE,DRIVER DINESH,RANA BROTHERS TRANSPORT CO.,RAHIM NOORMAMAD RANA (DELETED)	NOTICE UNSERVED,UNSERVED EXPIRED (N),DELETED,MR MANOJ N POPAT,MRS MC THAKKER
2098	FA/1792/1988	14/07/2008	MESSERS. JAGJIVANDAS HIRACHAND,	(MR JR NANAVATI)	MADANLAL SHIVPRASAD SRIVATSAV,	MR YOGESH S LAKHANI
2099	FA/1794/1988	12/05/2008	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	TANNA ASSOCIATES	UTTAMCHAND SHOBHRAJ,ORIENTAL FIRE AND GENERAL INSURANCE CO.	RULE NOT RECD BACK,MR RAJNI H MEHTA
2100	FA/1804/1988	25/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	VALA CHANA - DECD. BY HEIRS - HIRUBEN VALA,NATHALAL VALA,PRAVIN VALA,BHUPAT VALA,DAYALAL VALA,UGABHAI DESHABHAI,GURUKRUPA TRANSPORT CO.,NEW INDIA ASSURANCE CO. LTD.,BAKSHISINH KAPOORSINH BAJWA,SHAHSINH SURAJANSINH JAT,BABIBEN VALA	,MR YOGESH S LAKHANI,MR SANDIP C SHAH,MR PM THAKKAR

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2101	FA/1805/1988	25/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RANIBEN VALA WD/O.KOLI TARSI JIVA,PRABHULAL TARSIBHAI S/O.KOLI TARSI JIVA,SHAMJI TARSIBHAI S/O.KOLI TARSI JIVA,SAVJIBHAI TARSIBHAI S/O.KOLI TARSI JIVA,HEMIBEN TARSIBHAI D/O.TARSI JIVA,PREMIBEN TARSIBHAI D/O.TARSI JIVA,CHANA TARSI JIVA S/O.KOLI TARSI JIVA,MINOR VAJIBEN TARSIBHAI D/O. KOLI TARSI JIVA,MINOR VINUBHAI TARSIBHAI D/O. TARSI JIVA,UGABHAI DESABHAI,GURUKRUPA CARRIERS,SHABSINGH SURAJANSINGH JAT,BAKSHISING KAPOORSINH BAJWA,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,MR SANDIP C SHAH,MR PM THAKKAR
2102	FA/1806/1988	25/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RANIBEN VALA WD/O.KOLI TARSI JIVA,UGABHAI DESABHAI,GURUKRUPA CARRIERS,SHABSINGH SURJANSINGH JATT,BAKSHISINGH KAPOORSING BAJWA,NEW INDIA ASSURANCE CO.LTD.	,MR SANDIP C SHAH,MR PM THAKKAR
2103	FA/1807/1988	25/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MADHAVJI KANJI,GURUKRUPA TRANSPORT CO.,RAYSING SAJJANSINGH,NEW INDIA ASSURANCE CO.LTD.,BAKSHISING BAJWA	,NOTICE SERVED,MR BR SHAH,MR SANDIP C SHAH,MR PM THAKKAR
2104	FA/1808/1988	25/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	CHANDRAKANT PRAGJI,HARIJAN UGA DESA,GURUKRUPA TRANSPORT CO,RAYSING SAJJANSING,NEW INDIA ASSURANCE CO LTD,BAKSHISING KAPOORSING BAJWA	,MR BR SHAH,MR SANDIP C SHAH,MR PM THAKKAR
2105	FA/1809/1988	25/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ANSUYABEN BACHUBHAI JADEJA,NIMUBA BACHUBHAI,VASANTBHAI BACHUBHAI,SHANTUBA BACHUBHA,MAJIRAJBA NANBHA,GURUKRUPA TRANSPORT CO.,RAYSANG SAJJANSANG,NEW INDIA ASSURANCE CO.,BAKSHISING KAPURSING BAJWA	,NOTICE SERVED,MR SANDIP C SHAH,MR PM THAKKAR
2106	FA/1811/1988	25/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BHIKHA RANCHHOD,BHIMA RANCHHOD,DAMJI RANCHHOD,GHELIBEN VIRJI,KANTABEN BECHAR,GAURIBEN RANCHHOD,HARIJAN UGA DESABHAI,GURUKRUPA TRANSPORT CO.,,SAHEBSING SAJJANSING,BAKSHISINH KAPURSINH,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,MR SANDIP C SHAH,MR PM THAKKAR
2107	FA/1812/1988	25/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JADEJA GHANSHYAMSINH MAVSINH,HARIJAN UGA DESHA,GURUKRUPA TRANSPORT CO.,SAHEBVSINH SAJJANSINH,BAKSHISINH KAPURSINH,NEW INDIA ASSURANCE CO.LTD.	,MR SANDIP C SHAH
2108	FA/1816/1988	24/04/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	HARSHADBHAI PREMCHANDBHAI PARIKH,ASHABHAI KHODABHAI CHAUHAN,JITENDRAKUMAR PREMJIBHAI PADIA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR JASHBHAI P PATEL,(MR AV TRIVEDI),MS SONAL M PATEL
2109	FA/1817/1988	24/04/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	VILASBEN WD/O MURLIDHAR NAND- LAL,JANAKIBEN MURLIDHAR PATEL,JITENDRAKUMAR PREMJIBHAI PARIKH,UNITED INDIA INSURANCE CO LTD,MOHANBHAI MADHUBHAI KOLI DELETED,ASHABHAI KHODABHAI CHAUHAN	NOTICE SERVED,DELETED,(MR AV TRIVEDI)
2110	FA/1818/1988	24/04/2008	G.S.R.T. CORPORATION,	MR HARDIK C RAWAL	JAGUBHAI DUDABHAI,ASHABHAI KHODABHAI CHAUHAN,JITENDRAKUMAR P. PADIYA,LILABENBEN, WD/O GIJA @ KAMSI,HASALI GIJA,KALI GIJA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,(MR AV TRIVEDI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2111	FA/1819/1988	24/04/2008	G.S.R.T. CORPORATION,	MR HARDIK C RAWAL	HASINABEN HARIMALI (DELETED AS PER JUDGEMENT),MOHANBHAI MADHUBHAI,JITENDRAKUMAR PREMJIBHAI PADIA,UNITED INDIA INSURANCE CO.LTD.,ASHARAM KHODABHAI CHAUHAN	NOTICE SERVED,DELETED
2112	FA/1830/1988	22/02/2011	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	VALAND BHIKHIBEN MANILAL WIDOW OF MANILAL,VALAND DINESHBHAI MANILAL,VALAND NARESHBHAI MANILAL,VALAND CHANDRIKABEN MANILAL,VALAND RUPABEN MANILAL,VALAND NATUBHAI HARIBHAI,DELETED	
2113	FA/1864/1988	10/08/2010	GUJARAT STATE ROAD TRANSPORT COPRN.,KISHANBHAI GOPALBHAI AGRAWAL S.T.DRIVER	(MR MD PANDYA)	MADHUBEN WIDOW OF JAYANTIBHAI BAPUBHAI,MEENA DAUGHTER OF JAYANTIBHAI VANKAR,MUKESH SON OF JAYANTIBHAI VANKAR,VIJAY SON OF JAYANTIBHAI VANKAR,BAPUBHAI SOMABHAI VANKAR,MANIBEN BAPUBHAI VANKAR	
2114	FA/1866/1988	10/08/2010	GSRTC,KISHANBHAI GOPALBHAI AGRAWAL	(MR MD PANDYA)	.,	
2115	FA/1867/1988	10/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,KISHANBHAI G AGRAWAL	(MR MD PANDYA)	HARIKRISHNA BHAWAN,LAKSHMI DHAWAN,SUNIL DHAWAN	(MR PB MAJMUDAR)
2116	FA/4/1989	22/12/2010	AMBALAL DHANJIBHAI PARMAR,	(MR RN SHAH)	BABABHAI BECHARBHAI,	
2117	FA/6/1989	30/08/2011	HASHMUKH KESHAVLAL SELARKA,	(MR MB GANDHI)	MADHAVPURA MERCANTILE CO.OP. BANK LTD.,HEIRS OF CHIMANLAL H SHAH,MINAXIBEN WD/O CHIMANLAL SHAH,NITINBHAI CHIMANLAL SHAH,MALTIBEN CHIMANLAL SHAH,PRAVINABEN CHIMANLAL SHAH	,NANAVATI ASSOCIATES
2118	FA/9/1989	08/12/2010	RASHMI SHANTILAL SHAH,	MR MC BHATT	BANK OF BARODA,	MR DARSHAN M PARIKH, (MR BHARAT J SHELAT)
2119	FA/11/1989	06/07/2017	VITHAL MANDIR TRUST,SUHAS MADHAVRAO BHAGWAT	MR SS BELSARE	YADAVRAO MADHAVRAO BHAGWAT,KUNJVIHARI MADHAVRAO BHAGWAT,ARVIND MADHAVRAO BHAGWAT,PANDURANG MADHAVRAO BHAGWAT,SHAKHYAHARI MADHAVRAO BHAGWAT	NOTICE UNSERVED,MR MANOJ N POPAT
2120	FA/12/1989	15/05/2008	GAURANG RAMNIKLAL KHICHADIYA MINOR,	MR DR BHATT	DANSING J MAKWANA- DELETED,NANJIBHAI KARSANBHAI MISTRY,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,RAMNIKLAL C KHICHADIYA,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),DELETED, (MR JJ DAVE)
2121	FA/16/1989	12/05/2008	PRAKASH BALWANT RAUT,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR KF DALAL	ZAVERBEN WD/O.ISHWARBHAI MATHURBHAI PATEL,HANSABEN WD/O.KANTILAL ISHWARBHAI PATEL,SURENDRA KANTILAL PATEL,NEETABEN KANTILAL PATEL,RAJESHBHAI KANTILAL PATEL,SHYAMNARAYAN BRIJMOHAN TIWARI,ASHOK INTERNATIONAL ROAD LINE,SURYAKANT DAHYABHAI JOSHI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,NOTICE UNSERVED,DELETED
2122	FA/17/1989	12/05/2008	PRAKASH BALWANT RAUT,UNITED INDIA INSURANCE CO.	,MR KF DALAL	MAGANBHAI KALIDAS PATEL,MANIBEN MAGANBHAI PATEL,RADHABEN WD/O NARENDRABHAI MAGANBHAI PATEL,RINKAL NARENDRABHAI,SHYAMNARAYAN BRIJMOHAN TIWARI,ASHOK INTERNATIONAL ROAD LINE,SURYAKANT DAHYABHAI JOSHI,GUJ STATE ROAD TRANSPORT CORPN	NOTICE SERVED,NOTICE UNSERVED,DELETED
2123	FA/44/1989	18/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	J C PATEL,M V PATEL AND CO	MR KG SUKHWANI,MR PR THAKKAR
2124	FA/46/1989	14/03/2008	HIRABHAI MADHUBHAI BHANGI,	MR YN RAVANI	HABIBBHAI DALUBHAI,GUJ STATE ROAD TRANSPORT CORPN	MR SN SHELAT,MS ROOPAL R PATEL
2125	FA/49/1989	18/11/2010	J M LALWANI,	MR YN OZA	UNION OF INDIA,THE AREA MANAGER	MR BB NAIK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2126	FA/51/1989	17/07/2008	BIBIBEN IBRAHIM PATEL,IBRAHIM UMARJI PATEL,AHMED IBRAHIM PATEL,RAFIQ IBRAHIM PATEL,RASHID IBRAHIM PATEL	MR MTM HAKIM	JARNELSING PYARASING,SARDAR SUKHDEVSING KISHANSING,NEW INDIA ASSURANCE CO LTD,UNITED INDIA ASSURANCE CO LTD,YADUB HAJI SULAMAN AHMED	NOTICE SERVED,(MR SB VAKIL)
2127	FA/57/1989	17/04/2017	JINABHAI RAMJIBHAI,	MR SN SHELAT	ACHARYA PURSHOTTAMDASJI SWAMISHRI GURU MUKTASWAMI BAPA,SANTSHIROMANI BHAKTAVATSALDASJI SWAMINGURU MUKTA JIVAN SWAMI,JADAVJIBHAI KHODABHAI PATEL,HARIPRASAD JAGANNATH JOSHI,DEVCHANDBHAI KUBERDAS THAKKAR,SANTSHIROMANI UTTAMPURSHODASJIGURU MUKTAJIVAN SWAMI BAPA,SHASTRI SADHU ANANDPRIYADASJI SWAMI,SAGARBHAI MANORBHAI PUJARA,SHANERLAL THAKARSIBHAI CHOKSI,VASANTKUMAR BHALABHAI PATEL,PREMJIBHAI MAGANBHAI PATEL,BALDEVKUMAR C PATEL	,MR MG NAGARKAR,(MR A J PATEL)
2128	FA/58/1989	02/12/2010	GAJRIBEN JASHVANTBHAI PATEL,AASHVINBHAI JASHVANTBHAI BY THEIR GUARDIAN & NEXT FRND,ANILBHAI JASHVANTBHAI PATEL BY THEIR GUARDIAN & NEXT FRND,ANJUBEN JASHVANBHAI PATEL BY THEIR GUARDIAN & NEXT FRND,LADKIBEN CHHANIYABHAI PATEL	MR DEVANG R BHATT	SHRI DEVISING BHAGWANSING JAAT,SHRI HANUMANPRASAD GAJANANDPRASAD,THE NEW INDIA ASSURANCE CO. LTD.	,MR RAJNI H MEHTA
2129	FA/68/1989	23/12/2010	STATE BANK OF INDIA,	MR PRANAV G DESAI	JAGDISHBHAI G SHAH,SIDDHARTH CHEMICAL INDUSTRIES,KANUBHAI G SHAH	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR DD VYAS
2130	FA/74/1989	18/06/2009	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	KRISHNA IRON & BRASS WORKS,	MR PM THAKKAR
2131	FA/76/1989	15/12/2010	G.S.R.T. CORPORATION,	(MR MD PANDYA)	HANSABEN BACHUBHAI CHAUHAN,VASANTBEN BACHUBHAI CHAUHAN,GHANSHYAM BACHUBHAI CHAUHAN,ANIL BACHUBHAI CHAUHAN	NOTICE SERVED,MR NIRAV C THAKKAR
2132	FA/80/1989	12/07/2010	A'BAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	THAKORLAL T SONI,	(MR PRAFUL J BHATT)
2133	FA/83/1989	11/08/2010	DISTRICT PANCHAYAT JAMNAGAR,	(MR PV HATHI)	PRAGATI CONSTRUCTION CO,	MR SHAKEEL A QURESHI
2134	FA/91/1989	28/06/2016	ELECTRICITY MAZADOOR SABHA,	NOTICE UNSERVED	AHMEDABAD ELECTRICITY CO.LTD.,J M RATHOD, GENERAL SECRETARY	RULE SERVED,RULE UNSERVED
2135	FA/95/1989	14/05/2008	ARUNA HIMANSHUBHAI H PARIKH & D/O SAKARLAL M SHAH,	NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR	HIMANSHU HASMUKHBHAI PARIKH,	RULE UNSERVED
2136	FA/129/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VIRAMBHAI JETHABHAI,PATEL VINUBHAI JETHABHAI,THE EXECUTIVE ENGINEER	
2137	FA/130/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARMAR RAMANBHAI GAGABHAI,MANIBEN WD/O MAGANBHAI GAGABHAI,THE EXECUTIVE ENGINEER	,MR NS SHEVADE
2138	FA/131/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKOR RAMANBHAI MAGANBHAI,MANIBEN WD/O.MAGANBHAI GAGABHAI,THAKOR SARDARBHAI GAGABHAI,THE EXECUTIVE ENGINEER	,MR NS SHEVADE
2139	FA/132/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANHARBHAI RAMANLAL,PATEL RAJNIKANT RAMANLAL,PATEL PURSHPABEN RAMANLAL,PATEL KAMALABEN WD/O.PATEL RAMANLAL MAGANBHAI,THE EXECUTIVE ENGINEER	
2140	FA/133/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL LALABHAI DHARMABHAI,THE EXECUTIVE ENGINEER	
2141	FA/134/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KANKUBEN RAMABHAI,THE EXECUTIVE ENGINEER	
2142	FA/135/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KODARBHAI RAMABHAI,THE EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2143	FA/136/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR DUDHABHAI DALABHAI,THE EXECUTIVE ENGINEER	
2144	FA/137/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL RAJENDRABHAI KODARBHAI,THE EXECUTIVE ENGINEER	
2145	FA/138/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYSWAL CHIMANLAL BIHARILAL,THE EXECUTIVE ENGINEER	
2146	FA/139/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANILAL KESHARBHAI,THE EXECUTIVE ENGINEER	
2147	FA/140/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SHANTABEN SOMABHAI,THE EXECUTIVE ENGINEER	
2148	FA/141/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOSAI MOHANGAR DOLAR,THE EXECUTIVE ENGINEER	
2149	FA/142/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAROT MOHANBHAI GOPALBHAI,BAROT PRAHLADBHAI SHANKARBHAI,BAROT SHANABHAI SHANKARBHAI,BAROT DASHRATHBHAI SHANKARBHAI,BAROT VAJUBHAI SHANKARBHAI,THE EXECUTIVE ENGINEER	
2150	FA/143/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAROT SHANABHAI SHANKARBHAI,BAROT DASHRATHBHAI SHANKARBHAI,BAROT VAJUBHAI SHANKARBHAI,THE EXECUTIVE ENGINEER WESTERN RAILWAY	,MR NS SHEVADE
2151	FA/144/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANILAL DHANAJIBHAI,PATEL VITHALBHAI DHANJIBHAI,PATEL JASUBHAI DHANJIBHAI,PATEL SAVITABEN DHANJIBHAI,PATEL SUDHABEN DHANJIBHAI,THE EXECUTIVE ENGINEER	
2152	FA/145/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JESINGBHAI MAGANBHAI,THE EXECUTIVE ENGINEER	
2153	FA/146/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR NATHABHAI METHABHAI,VANKAR DALABHAI MOTHABHAI,THE EXECUTIVE ENGINEER	
2154	FA/147/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL CHIMANLAL MANILAL,THE EXECUTIVE ENGINEER	
2155	FA/148/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VIRAMBHAI AMTHABHAI,THE EXECUTIVE ENGINEER	
2156	FA/149/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JETHABHAI AMTHABHAI,PATEL VIRAMBHAI AMTHABHAI,THE EXECUTIVE ENGINEER	
2157	FA/150/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MAGANBHAI KODARBHAI,PATEL DIVABEN KODARBHAI,THE EXECUTIVE ENGINEER	
2158	FA/151/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR MANNABHAI MAGANBHAI,THE EXECUTIVE ENGINEER	
2159	FA/152/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI MANGALBHAI HIRABHAI,PAGI FULABHAI HIRABHAI,THE EXECUTIVE ENGINEER	
2160	FA/153/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI HARIBHAI PATEL,RUKHIBEN WD/O HARIBHAI,THE EXECUTIVE ENGINEER	
2161	FA/154/1989	27/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMESHBHAI BECHARBHAI PATEL,MUKUNDKUMAR BECHARBHAI PATEL,THE EXECUTIVE ENGINEER	

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2162	FA/156/1989	04/02/2011	R S TEXTILE,RAJNIKANT BABUBHAI GOLWALA SINCE DECEASED THROUGH HEIRS,URMILABEN WIDOW OF RAJNIKANT B. GOLWALA,BHANUMATI WIDOW OF LATE BABUBHAI GOLWALA,AMIBEN RAJNIKANT GOLWALA MINOR,BHAVANABEN RAJNIKANT GOLWALA,MALLIKA SHRISHCHANDRA GOLWALA,NIRMALA P GAJJAR,MINAXI BALKRISHNA GAJJAR,TARAMATI B GAJJAR,VINODCHANDRA GULABDAS DALAL KAPASIWALA,LATABEN VASANTLAL DALAL,RAJEN NIRANJANLAL SHISHVAWALA,CHHAGANBHAI GOKULBHAI PATEL,MINAKSHIBEN BALKRISHNA GAJJAR,NIRMALABEN THAKERDAS SUKHADWALA,KESHAVBHAI DHORIBHAI PATEL,YAMABEN KESHAVBHAI PATEL,HARISHBHAI CHHOTALAL RASKAPUR,DUSHYANT HARISHBHAI RASKAPURA,MINOR SOLOMI DEEPAKBHAI SHISHWAWALA,MINOR HEMANTKUMAR PREMABHAI PATEL,MINOR ANJUBEN RATIKANT GAJJAR,MINOR DHARTI NAVINCHANDRA KAPASIWALA,KESHAVBHAI DHORIBHAI PATEL,PUSHPABEN K PATEL,KETAN KESHAVBHAI PATEL,BHUPENDRA KESHAVBHAI PATEL,YAMABEN KESHAVBHAI PATEL	,MR SANDIP C SHAH,MS VASUBEN P SHAH	STATE BANK OF INDIA,DIVYALAXMI SILK MILLS	NOTICE NOT RECD BACK,MR PRANAV G DESAI
2163	FA/158/1989	06/12/2010	BIPIN TEXTILE CORPORATION,BIPINCHANDRA GULABDAR DALAL,ANILABEN RESHMIKANT DALAL,DIPAKBAHI NIRANJANLAL SHISHVA WALA,PURNIMABEN NIRANJANLAL SHISHVAWALA,YAMABEN KESHAVBHAI PATEL,PUSHPABEN KASHAVBAHI PATEL,PUSHPABEN THAKORDAS SUKHADWALA,URVASHIBEN KIRITKUMAR GOLWALA,NIRMALABEN PARAMMANNAND GAJJAR,LILABEN PREMBHAI PATEL,RAMESHCHANDRA VANMALIDAS PATEL,SAVITABEN HARISHBHAI RASKAPUR,SANJIVKUMAR BAVINDHANDRA KAPASIWALA,BHAVNA RATIKANT GAJJAR,DAXABEN RATIKANT GAJJAR,KESHAVBHAI DHORIBHAI PATEL,PUSHPABEN KESHAVBHAI PATEL,KETAN KESHAVBHAI PATEL,BHUPENDRA KESHAVBHAI PATEL,YAMABEN KESHAVBHAI PATEL	MR VINOD P SHAH	Blank Name,	
2164	FA/172/1989	12/05/2008	ORIENTAL INSURANCE CO.LTD.,	MR ARUN H MEHTA,MR NS TAHILRAMANI	RAJIBAI MADHAVJI,VELBAI GOPALJI,SHANTI GOPALJI (MINOR),ASHOK GOPALJI (MINOR),NAYNA GOPALJI (MINOR),DEEPA GOPALJI (MINOR),MUSA HASAM MAKRANI,ST.XAVIERS HIGH SCHOOL	MR MEHUL S SHAH,(MR SURESHM SHAH)
2165	FA/173/1989	13/08/2009	GUJ STATE ROAD TRANSPORT CORPN,GUJ STATE ROAD TRANSPORT CORPN,VISHNAV MAHENDRAKUMAR LAXMIDAS	(MR MD PANDYA)	BHARTIBEN WD/O DINESHCHANDRA GPARMAR,MINOR AJAL DINESH PARMAR,MINOR AMIT DINESH PARMAR,VAJIBEN GOBARBHAI,TRUCK DRIVER DHANJI SAVJI,DHANJI SAVJI NAKUM,UNITED INDIA ASSURANCE CO LTD	,MR DARSHAN M PARIKH, (MR SURESHM SHAH), (MR AV TRIVEDI)
2166	FA/231/1989	20/08/2009	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	PRAVINABEN JITENDRA DHOLAKIA,JATIN JITENDRA DHOLAKIA,TRIBHOVANDAS POPATLAL DHOLAKIA,RAMSING UMDEDING RAJPUT DRIVER,RAMSING UMEDSING RAJPUT OWNER	MR MEHUL S SHAH,(MR SURESHM SHAH)
2167	FA/239/1989	22/01/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	PATEL KANTILAL SOMNATH,GANDABHAI KACHARABHAI RAVAL,RASIKBHAI KESHAVLAL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR KF DALAL
2168	FA/240/1989	22/01/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR KN RAVAL	RASIKBHAI KESHAVLAL PATEL,GANDABHAI KACHARABHAI RAVAL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR KF DALAL
2169	FA/241/1989	22/12/2010	VIJAYA BANK,	NOTICE SERVED	KANKARIA TRADING CO,PREMRAJJI PANNALALJI KAKARIA,VINAYCHAND P KANKARIA,SURENDRAKUMAR P KANKARIA,VIMALCHAND P KANKARIA,RAJENDRA P KANKARIA	(MR TS NANAVATI)
2170	FA/243/1989	20/07/2011	M\S.ARCOY INDUSTRIES,,	MR HEMANT S SHAH	M/S.SIDDHARTH CARBON INDUSTRIES,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2171	FA/244/1989	02/08/2010	MANUBHAI PARSHOTAMDAS GANDHI,KAUSHAL MANUBHAI GANDHI,VIJAYKUMAR MANUBHAI GANDHI,SANJAYKUMAR MANUBHAI GADNHI,HEMANTKUMAR NAGINDAS SURTI	MR KARTIKEY P RAWAL	SHANTILAL NAGINDAS SURTI,SHANTILAL NAGINDAS SURTI AS ATTONRNEY OF HIRALAL N SURTI,PRAVINCHANDRA NAGINDAS SURTI,VINODCHANDRA NAGINDAS SURTI,DINESHBHAI NAGINDAS SURTI	NOTICE SERVED
2172	FA/246/1989	03/12/2010	DAYARAM BALKISHAN,	MR SN SHELAT	AHMEDABAD MUNICIPAL CORPN,	NOTICE SERVED
2173	FA/248/1989	31/01/2012	STATE OF GUJARAT,CHIEF ENGINEER(SAURASHTRA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHETH CONSTRUCTION CO,BRIG. D R KATHURIA	MR GT DAYANI
2174	FA/249/1989	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI M MISTRY,J C PATEL	MR PR THAKKAR
2175	FA/250/1989	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI M MISTRY,J C PATEL	MR PR THAKKAR
2176	FA/291/1989	16/03/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT AMBALAL PATEL,	MR KG SUKHWANI
2177	FA/301/1989	09/12/2010	NARENDRA MOKABHAI LAKHANI,ASHOKBHAI RANINGBHAI GIDA,JYOTIBEN NAVINCHANDRA PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)	DAHYABHAI DHANJIBHAI PATEL,SAHAJANAND SHROFF,BHASKARBHAI CHHOTABHAI PATEL,MUKESHBHAI BHASKARBHAI PATEL,CHANDUBHAI VALLABHBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
2178	FA/304/1989	28/12/2010	BHARAT NAMDEV PATEL,	NOTICE UNSERVED	SHANTABEN W/O.KANTILAL BABULALRAJPUT,MINOR RAMILABEN KANTILAL RAJPUT,MINOR LILABEN KANTILAL RAJPUT THR' GUARDIAN SHANTABEN,,MINOR SILABEN KANTILAL RAJPUT THR' GUARDIAN SHANTABEN,MINOR MINABEN KANTILAL RAJPUT THR' GUARDIAN SHANTABEN,MINOR GITABEN KANTILAL RAJPUT THR' GUARDIAN SHANTABEN,MINOR PRAKASH KANTILAL RAJPUT THR' GUARDIAN SHANTABEN,BABULAL GENDALAL RAJPUT,CHANDABEN BABULAL RAJPUT	MR MC BHATT,MR MP PRAJAPATI
2179	FA/318/1989	22/07/2011	AKLESH SHIV SHANKAR,KESHAVLAL GAYAPRASAD SHUKLA	(MR MB GANDHI)	KASTURIBEN BHAGWANPRASAD SARMA,	MR UI VYAS
2180	FA/319/1989	24/11/2010	S M K CORPORATION,	MR AJAY R MEHTA,(MR RN SHAH)	AHMEDABAD MUNICIPAL CORPN,KANAIYALAL HARILAL NAGORI	MR SS BELSARE,(MR JASHWANT M SHAH)
2181	FA/320/1989	21/07/2010	BHARATKUMAR SHANTILAL,	(MR A J PATEL)	DALWADI DHULABHAI SHANKERBHAI,DALWADI CHANDUBHAI DHULABHAI	MR HM PARIKH
2182	FA/324/1989	26/07/2010	HEIRS OF GANDAJI ATAJI,CHANDABEN WD/O GANDAJI ATAJI,GANGABEN D/O GANDAJI ATAJI	MR KIRIT I PATEL	BIPINCHANDRA JASHWANTLAL AMIN,	(MR MI PATEL)
2183	FA/325/1989	10/11/2008	CHINUBHAI DAHYABHAI SHAH,JIVANLAL DAHYABHAI SHAH	(MR VJ DESAI)	SHARDABEN HIRALAL SHAH,	(MR MM SHASTRI)
2184	FA/331/1989	16/11/2010	RAJESHWARIBEN WD/O.MAHADEOBHAICHHOTUBHAI DESAI,MINOR UMANG S/O.MAHADEOBHAI CHHOTUBHAI DESAI,CHHOTUBHAI RAGHNATHJI DESAI - DIED,SHARDABEN WD/O.CHHOTUBHAI RAGHNATHJI DESAI	(MR RAMESH J TRIVEDI)	RAMJILAL PRABHATLAL GUJJAR,OMPRAKASH BADRIPRASAD,BALCHANDRA JAIN,UNITED INDIA INSURANCE CO.LTD.	,MS AVANI S MEHTA
2185	FA/340/1989	02/08/2010	SPL LAND ACQUISITION OFFICER,COLLECTOR OF JUNAGADH,STATE OF GUJARAT	GOVERNMENT PLEADER	KHANT SAGRAM JIVA DECD THRO' HIS HEIRS,	MR HA RAICHURA
2186	FA/341/1989	02/08/2010	SPL LAND ACQUISITION OFFICER,COLLECTOR OF JUNAGADH,STATE OF GUJARAT	GOVERNMENT PLEADER	KHANT VALA VAGHA DECEASED THRO' HIS LEGAL HEIRS,	MR HA RAICHURA,MR ANSHIN H DESAI
2187	FA/344/1989	12/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR RAJNI H MEHTA,MR HARDIK C RAWAL	GITABEN DHRUVKUMAR SHAH,TEJAS DHRUVKUMAR SHAH,DRUSHTIBEN DHRUVKUMAR SHAH,BALKRISHNA GOVINDBHAI SHAH,KARIMBHAI HAJIBHAI SINDHI,HARBANDAS KIKIRAM JADKUM,MAHENDRASINGH RANJITSINGH,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	
2188	FA/349/1989	28/07/2011	KANTABEN ATMARAM RASANIA THROUGH HIS HEIRS,KAPILABEN DAHYABHAI,BHAKTIPRASAD DAHYABHAI,JITENDRAKUMAR DAHYABHAI,ARVINDKUMAR DAHYABHAI RASANIA,SUSHILABEN DAHYABHAI	MR RC JANI	VITHALPRASAD MANEKLAL BHATT,SHYAMSUNDAR VITHALPRASAD BHATT,GOPALPRASAD VITHALPRASAD BHATT,SOMAJI NAVAJI JOSHI,CHANDRAKANT DAHYABHAI RASANIA,DAXABEN DAHYABHAI RASANIA	NOTICE SERVED,DELETED,(MR MB GANDHI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2189	FA/352/1989	24/11/2010	SHIVRAMBHAI THAKORLAL THAKKER,	MR CG MEHTA	AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	MR BP TANNA
2190	FA/354/1989	28/01/2008	PATELMAHIJIBHAI MOTIBHAI SINCE DECD.THOUGH HEIRS,PATEL HARSHADBHAI MAHIJIBHAI,PATEL KAMLESHBHAI MAHIJIBHAI,PATEL SHANTABEN MAHIJIBHAI	DELETED,MR AJAY L PANDAV	HASMUKHBHAI MAHIJIBHAI,CHHOTABHAI PUNAMBHAI @ PUNJABHAI PATEL,ORIENTAL FIRE & GENERAL ISURANCE CO.	NOTICE SERVED,MR HJ BHATT,(MR MAULIK J SHELAT)
2191	FA/356/1989	12/06/2013	BANK OF BARODA,	MR DARSHAN M PARIKH	GANPATBHAI TRIBHOVANDAS PATEL,STATE OF GUJARAT,DIRECTOR	GOVERNMENT PLEADER,(MR MB GANDHI)
2192	FA/357/1989	04/04/2011	MAKSUDKHAN M PATHAN,	MR AJ MEMON	MUNICIPAL CORPOPRATION,	NOTICE SERVED,MR HIMANSHU K PATEL
2193	FA/359/1989	22/12/2010	DISTRICT PANCHAYAT, KUTCH THROUGH DISTRICT DEVELOPMENT,EXECITIVE ENGINEER	M/S PURNANAND & CO	MOHANLAL KHATAU C/O MAHESH & COMPANY LTD,GHANSHYAM KHATAU C/O MAHESH & COMPANY LTD,PRAVINCHANDRA KHATAU C/O MAHESH & COMPANY LTD,MULRAJ KHATAU C/O MAHESH & COMPANY LTD	,NOTICE SERVED
2194	FA/360/1989	09/03/2011	PREMIBEN W/O BABUBHAI NATHUBHAI,JITUBEN D/O BABUBHAI NATHABHAI	MS HANSA B PUNANI	INDIAN CONSTRUCTION CO.,	(MR SURESHM SHAH)
2195	FA/362/1989	14/03/2008	UNITED INDIA INSURANCE CO.LTD;MEHSANA.,	MR KF DALAL,MS HINA DESAI	PANCHAL LILABEN NAGARDAS,PANCHAL RAMILABEN NAGARDAS,PANCHAL ASHABEN NAGARDAS,PANCHAL MAHENDRAKUMAR NAGARDAS,PANCHAL GITABEN NAGARDAS,CHODHARI MADHUBHAI MULJIBHAI,THAKOR JIVANJI JOITAJI	,MR PM THAKKAR
2196	FA/378/1989	17/11/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	URARBEN, WD/O REVABHAI NATHUBHAI,CHAUDHARI NARSINHBHAI REVABHAI,CHAUDHARI BABUBHAI REVABHAI,BACHUBHAI BAJIBHAI,VORA BACHUBHAI ALLARAKHA,THE ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	
2197	FA/379/1989	17/11/2016	GUJARAT STATE ROAD TRANSPORT CORPORAION,	MR SN SHELAT	CHAUDHARI HARIBHAI HATHIBHAI,BACHUBHAI BAJIBHAI,VORA BACHUBHAI ALLARAKHA,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	
2198	FA/380/1989	08/12/2011	GUJARAT STATE ROAD TRANSORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	CHAUDHARI HARIBHAI MOTIBHAI,BACHUBHAI BAJIBHAI,VORA BACHIBHAI ALLARAKHA,THE ORINTAL FIRA & GENERAL INSURANCE CO. LTD.,	
2199	FA/381/1989	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	REKHABEN WD/O GAMBHIRSINH @ GABHUJI RAMSANG,RANJANBEN GAMBHIRSINH ALIAS GABHUJI THAKOR,CHANCHIBEN WD/O RAMSANGJI KAMNAJI THAKOR,BACHUBHAI BAJIBHAI	MR PRAKASH K JANI
2200	FA/384/1989	12/05/2008	GSRTC,	MR HARDIK C RAWAL	SHANTABEN WD/O.MULCHAND GANESHLAL JAIN,UTTAMBHAI MULCHAND JAIN,DINESHKUMAR MULCHAND,SURESHKUMAR MULCHAND,MANJULA DAUGHTER OF MULCHAND GANESHLAL,KARIMBHAI HAJIBHAI SINDHI,MAHENDRASINH RANJITSINH,HARBANDAS KIKIRAM JADKU,THE ORIENTAL FIRE AND GENERAL INSURANCE CO LTD.	,NOTICE SERVED
2201	FA/385/1989	12/05/2008	GSRTC,	MR HARDIK C RAWAL	JYOTIKABEN WD/O.GORDHANBHAI ISHWARBHAI,KARIMBHAI HAJIBHAI SINDHI,MAHENDRASINH RANJITSINH DRIVER,HARBANDAS KIKIRAM JADKU,THE ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.	,NOTICE SERVED
2202	FA/386/1989	12/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	JAGDISH SHANKARLAL SHAH,KARIMBHAI HAJIBHAI SINDHI,MAHENDRASINH RANJITSINH,HARBANDAS MITHARAM,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2203	FA/387/1989	12/05/2008	GSRTC,	MR HARDIK C RAWAL	NC MANIAR & 4,KARIMBHAI HAJIBHAI SINDHI,MAHENDRASINH RANJITSINH (DRIVER-R.A.KAPOOR TRAN.CO.),HARBANDAS MITHARAM,THE ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.	,NOTICE SERVED,SERVED BY AFFIX(N)
2204	FA/388/1989	12/05/2008	GSRTC,	MR HARDIK C RAWAL	PATEL BABUBHAI CHELADAS,KARIMBHAI HAJIBHAI SINDHI,MAHENDRASINH RANJITSINH DRIVER,SAURASHTRA TRANSPORT CO.,THE ORIENTAL FIRE AND GENERAL	,MR RAJNI H MEHTA,(MR NS SHETH)
2205	FA/447/1989	11/01/2017	UNION OF INDIA,	MR ANKIT SHAH	STATE BANK OF SAURASHTRA,MAHRAN MILLS LTD.PUBLIC LTD.CO.,OFFICIAL LIQUIDATOR	NOTICE SERVED,(MR SB VAKIL),MR PATHIK M ACHARYA
2206	FA/451/1989	14/03/2008	VIRBALA NAVNITLAL SONI,MR.DEVENDRA NAVNITLAL SONI,MISS DIPALI NAVNITLAL SONI	NOTICE SERVED	GUJARAT ELECTRICTY BOARD,	(MR MD PANDYA)
2207	FA/474/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BIJALBHAI GOBARBHAI,	(MR PV HATHI)
2208	FA/475/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVSHI KANA,	(MR PV HATHI)
2209	FA/476/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVA KALABHAI SINCE DECEASED THROUGH HEIRS,DHANIBEN DEVA WD/O DEVAKOJA,MANGA DEVA,POLA DEVA,PRENA DEVA,NOJA DEVA,LAXMIBEN DEVA,KESHIBEN DEVA	(MR PV HATHI)
2210	FA/477/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANJIBHAI KANABHAI,	(MR PV HATHI)
2211	FA/478/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PREMJIBHAI KANABHAI,	(MR PV HATHI)
2212	FA/479/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	Blank Name,	
2213	FA/480/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	POLABHAI DEVABHAI,	(MR PV HATHI)
2214	FA/481/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PREMJI DEVABHAI,	(MR PV HATHI)
2215	FA/482/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BATUK KANABHAI,	(MR PV HATHI)
2216	FA/483/1989	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATA DAHYABHAI,	(MR PV HATHI)
2217	FA/484/1989	09/12/2010	KISHANCHAND FATUMAL DHANVANI,	MR PT JASANI	TRIKAMDAS CHUHARMAL POPTANI,NEW GOODLUCK CO OP HOUSING SOCIETY LTD	,MR NK MAJMUDAR
2218	FA/486/1989	20/08/2009	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RANSIBEN WD/O CHHITUBHAI LAXMANBHAI,BALUBHAI CHHITUBHAI,BUDHABHAI CHHITUBHAI,SOMABHAI CHHITUBHAI,MADHAVBHAI CHHITUBHAI,MAJARALI AKBARALI PATHAN,DAUDBHAI DARVESHBHAI KADIWALA	NOTICE SERVED,MR HARESH J TRIVEDI
2219	FA/497/1989	15/07/2008	THE NEW INDIA ASSURANCE CO.LTD,IKBAL MAHEMUDKHA,MAHEBUBKHAN MANIRKHAN PATHAN	(MR MR GEHANI),MR SANDIP C SHAH	BHARTIBEN WIDOW OF ISHWARBHAI LAXMANBHAI,MINOR FALGUNIBEN ISHWARBHAI PATEL,MINOR SHISHIL ISHWARBHAI PATEL,LAXMANBHAI DAHYABHAI PATEL,PREMIBEN LAXMANBHAI PATEL,SUREKHABEN LAXMANBHAI PATEL	MR CJ VIN
2220	FA/499/1989	29/06/2009	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	MINOR BHAVANABEN D/O KANUBHAI THROUGH MOTHER RADHABEN K BHAT,ISUB MUSHA LIMBODARIA,NARANLAL MAGANLAL THAKKAR	NOTICE SERVED,NOTICE UNSERVED,DS AFF.NOT FILED (R),(MR HL PATEL),(MR RN SHAH),HL PATEL ADVOCATES

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2221	FA/508/1989	01/12/2010	SATAJI KHODAJI KHAVAS,BALWANTSINH JILUBHA PARMAR,NEW INDIA ASSURANCE CO.	MR BR SHAH	CHNDULAL SHANTILAL VYAS,	
2222	FA/509/1989	19/11/2008	SATAJI KHODAJI KHAVAS,BALWANTSINH JILUBHA PARMAR,NEW INDIA ASSURANCE CO LTD	MR BR SHAH,MS LILU K BHAYA	DAHYALAL VELJIBHAI,	NOTICE SERVED
2223	FA/512/1989	08/07/2011	HIRABHAI BIJALBHAI DESAI,	MR PC MASTER	GUJARAT DAIRY DEVELOPMENT COR PORATION.,AHMEDABAD DISTRICT CO.OP.MILK PRODUCERS UNION LTD.	,MR KANTILAL M PATEL
2224	FA/576/1989	23/12/2010	BISMILLAKHAN H PATHAN,	(MR BHARAT J SHELAT)	MOHMAD ANWAR CHAUDHARI,	SERVED BY AFFIX(N)
2225	FA/585/1989	03/12/2009	GUJ STATE ROAD TRANSPORT CORPN,	MS KIRAN D PANDEY	MINOR HEMRAJSINH MANOHARSINH CHUDASMA,MINOR BALRAJSINH MANMOHANSINH,KANAKBA WD/O MANMOHANSINH,KAILASGIRI SHIVGIRI GOSWAMI	MR MA PAREKH
2226	FA/633/1989	22/06/2018	ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	PRAKASH GINNING FACTORY,BANK OF BARODA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR VIMAL M PATEL
2227	FA/649/1989	22/01/2008	DHIRUBHAI MOHANBHAI PATEL,	MR DR BHATT	PRAVINCHANDRA HARIPRRASAD TRIVEDI,GUJARAT STATE TRANSPORT CORPORATION	(MR MD PANDYA)
2228	FA/652/1989	04/05/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHYAMJI MAYA & CO.,	(MR JR NANAVATI)
2229	FA/654/1989	12/08/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	Blank Name,	
2230	FA/657/1989	22/12/2010	SWAMI GOPINATHDASJI GURU SWAMILAXMI NARAYANDASJI,	(MR HB SHAH)	SWAMINARAYAN MANDIR TRUST,NARNARAYAN MANDIR TRUST,COMMITTEE OF MANAGEMENT OF RESPONDENT NO 1 AND 2,POPATBHAI GOVINDSINH VAGHELA,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,MR RP BHATT
2231	FA/658/1989	26/11/2010	BRIJKISHORE VASUDEV,	MR DWARKADAS PARIKH	LALITBHAI RAVAJI CHANDAL,	MR AJ MEMON
2232	FA/666/1989	17/10/2014	BAI FATMA, D/O IBRAHIM USMANJIAND W/O AYUB ISMAIL DEC.THROGH,RAMZANI AYUBBHAI S/O FATIMABEN,RAFIKBHAI AYUBBHAI PETLADWALA,SAINA MEHBUBBHAI D/O MEHBUBBHAI AYUBBHAI	MR KV SHELAT	BAI SAIYARA D/O.IBRAHIM USMANJI & W/O.YUSUFBHAI & L.RS.,AMINABEN W/O.MUSABHAI PANWALA,KHERUNISSABEN W/O.HAJI MAHMAD,SUGRABEN W/O.AHMERDBHAI PALATIWALA,MAHERUNISS,W/O.MAHMADSHARIFF,NAJMUNISHA D/O.YUSUFBHAI,NOORJAHANBEN,D/O.YUSUFBHAI,ASHESANMAH MAD YUSUFBHAI SONCHKWALA,HEIRS & L.RS.,MAHMADSHARIFF SULEMAN ALOTWALA,TOFIQ MAHMADSHARIF ALOTWALA,NASRIN MAHMADSHARIF ALOTWALA,SONIA MAHMADSHARIFF ALOTWALA,BAI RAHEMAT D/O.IBRAHIM USMANJI W/O.IBRAHIM ISMAIL(H OF R.3,BAI HANIF D/O.IBRAHIM USMANJI DECD.THRO' THE LRS R-2.,AMINABEN W/O.MUSABHAI PANWALA,KHERUNISSABEN W/O.HAJIMASID MAHMADSHARIF,SUGRABEN W/O.AHMEDBHAI PALIWALA,NAJMUNNISA,D/O.YUSUFBHAI,NOORJAHANBEN D/O.YUSUFBHAI,AHESANMAHMAD YUSUFBHAI SONCHAKWALA	,NOTICE NOT RECD BACK,SERVED BY RPAD (N),RULE UNSERVED,MR JASHVANT M PATEL
2233	FA/667/1989	03/12/2010	GUJARAT HOUSING BOARD,	MRS KETTY A MEHTA,MR YN RAVANI	BALAN CONSTRUCTION CO,	MR KG SUKHWANI
2234	FA/669/1989	23/09/2008	TARABA WD/O CHANDUBHA JADEJA,PINTUBA CHANDUBHA JADEJA,MASTER CHANDUBHAI JADEJA	MR MUKESH H RATHOD	MANAGER GUJARAT HIMALAYA CEMENT LTD,TAKHATBA SAMANTSINH JADEJA	NOTICE NOT RECD BACK
2235	FA/670/1989	01/12/2010	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR DG CHAUHAN	KIRIT CONSTRUCTION CO,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE UNSERVED

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2236	FA/682/1989	13/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MUKTABEN RAMNIKLAL GUARDIAN OFMINOR VIPULKUMAR RAMNIKLAL,RAVJIBHAI D MAKADIA,AJITSING CHAMANSING,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,BHAGWANJIBHAI NANJIBHAI PATEL,ABDUL KADAR HASAM SHAIKH,PRAFULLAKUMAR N SHARMA,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR AJAY R MEHTA,MR SUNIL B PARIKH,MR SS SHAH,MR MITUL K SHELAT,MR NS TAHILRAMANI
2237	FA/683/1989	13/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HIRABEN WD/O.DEVRAJBHAI POPATBHAI,MANUBEN POPATBHAI,AJITSING CHAMANSING,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,BHAGWANJIBHAI NANJIBHAI PATEL,ABDUL KADAR HASAM SHAIKH,PRAFULLAKUMAR NATWARLAL SHARMA,NEW INDIA ASSURANCE CO.LTD.	,MR AJAY R MEHTA,MR SUNIL B PARIKH,MR MITUL K SHELAT,MR NS TAHILRAMANI
2238	FA/688/1989	12/08/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	S R MISTRY,J C PATEL	
2239	FA/695/1989	14/05/2008	BHIKHIBEN WD/O.PARBHUBHAI NATHUBHAI,MINOR BHARTIBEN PARBHUBHAI SURTI,,MINOR GIRISH PARBHUBHAI SURTI,PUNJIBEN W/O.NATHUBHAI SURTI,NATHUBHAI SURTI	MR RR MARSHALL	NAGJIBHAI BHERABHAI,KARSANBHAI ZAVERBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DS AFF.NOT FILED (R),MR KF DALAL,(MR HASMUKH THAKKER)
2240	FA/698/1989	23/12/2010	PRANJIVAN @ BABUBHAI TRIBHOVANDAS,	MR MUKUND M DESAI,MR RJ RAVAL	TRIBHOVANDAS BHAVANBHAI,	MR BK DAMANI
2241	FA/700/1989	11/01/2011	KANAIYALAL CHHOTALAL SHARMA,NEW INDIA ASSURANCE CO.LTD.	MR KK NAIR,MR SHALIN N MEHTA	NATVARGIRI SOMGIRI GONSAI,	NOTICE SERVED
2242	FA/701/1989	11/01/2011	KANAIYALAL CHHOTALAL SHARMA,NEW INDIA ASSURANCE CO.LTD.	MR KK NAIR,MR SHALIN N MEHTA	CHAMPABEN ALIAS NARAMADABEN W/O.NAGINBHAI RAVAJIBHAI,PRAVINBHAI NAGINBHAI VASAVA,URMILABEN NAGINBHAI VASAVA,MINOR KOKILABEN NAGINBHAI VASAVA,THR.GUARDIAN CHAMPABEN,SURYABEN PURSOTAMDAS PATEL,NATIONAL INSURANCE CO.LTD.,NARANBHAI TEJABHAI AYAR	,MR RAJNI H MEHTA
2243	FA/702/1989	11/01/2011	KANAIYALAL C SHARMA,NEW INDIA ASSURANCE CO.LTD.,BANVARILAL GULABCHAND SHARMA	(MR BN KESHWANI),MR SHALIN N MEHTA	REVABEN ISHWARBHAI CHAUHAN,SURYABEN PURSHOTTAMDAS DESAI,NATIONAL INSSURANCE CO.LTD.,NARANBHAI TEJABHAI AYER,CHOTHABHAI SAVABHAI AYER	,NOTICE SERVED,MR RAJNI H MEHTA
2244	FA/709/1989	07/09/2011	KOTHARI AND ASSOCIATES,	(MR SB VAKIL),THAKKAR AND PAHWA ADVOCATES	STATE OF GUJARAT,	NOTICE SERVED
2245	FA/712/1989	01/12/2010	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	PATEL BHAGVANJI PREMJI,KOLI VALJI DHARAMSHI,HARESHBHAI T RANGANI,MAHAMAD ISMAIL I PATHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR SN SHELAT
2246	FA/715/1989	08/05/2008	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	MINOR AJITBHAI GANPATLAL,MINOR MINABEN GANPATLAL,MINOR DAZABEN GANPATLAL,MINOR ILABEN GANPATLAL,SHANTABEN WD/O GANPATLAL RAMCHANDRA,JAGDISHBHAI GORDHANBHAI PATEL	NOTICE SERVED,MS TANUJA N KACHCHHI
2247	FA/718/1989	30/06/2010	M/S RIVARA HOTEL PVT. LTD.,,	MR ZUBIN F BHARDA	UNION OF INDIA,THE AREA MANAGER DEPARTMENT OF TELECOMMUNICATION	,MR HARIN P RAVAL
2248	FA/721/1989	08/01/2016	STATE OF GUJARAT,CHIEF ENGINEER (SAURASHTRA) & JOINT SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISHOR CONSTRUCTION CO.,	MR DEVDIP BRAHMBHATT
2249	FA/727/1989	18/06/2009	STATE BANK OF SAURASHTRA,	(MR JD AJMERA)	IBRAHIMBHAI HAJI USMANBHAI GHANCHI,ALARAKHA KARIMBHAI GHANCHI,USMANBHAI GULAMRASUL GHANCHI	,MR BP JOSHI

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2250	FA/738/1989	28/08/2008	GUJARAT HOUSING BOARD,	MR YN RAVANI	BHALABEN WD/O.HASTIMAL HIRAJI,AHMEDABAD MUNICIPAL CORPN.,SARPANCH,GANESHBHAI S PRAJAPATI,MANGALBHAI S PRAJAPATI	,(MR GN DESAI)
2251	FA/743/1989	18/01/2011	NEW INDIA ASSURANCE CO.LTD.,	(MR SB VAKIL)	CHARU JAYWANT SULE WD/O. JAYWANT VASANT SULE,MINOR SHRUTI JAYWANT SULE THR'GUARDIAN CHARU JAYWANT SULE,SHILWATI VASANT SULE,PRAVINBHAI HAMIRBHAI MAKWANA,GUJARAT REFINERY	,MR RP BHATT,MR RK MISHRA
2252	FA/750/1989	16/03/2017	NOORMAMAD JUMA MAJOTHI,NEW INDIA INSURANCE CO.LTD.	MR RAJNI H MEHTA	PARSHOTTAM K VAGHASIA,MOHMED ABOO MIR CHAUHAN	
2253	FA/751/1989	16/03/2017	NOORMAMAD JUMA MAJOTHI,NEW INDIA INSURANCE CO.LTD.	MR RAJNI H MEHTA	PATODIA PARSHOTTAM JIVABHAI,MOHMED ABOO MIR CHAUHAN	,MR DG CHAUHAN
2254	FA/759/1989	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,MEHMAD ADAM MUSA PATEL	(MR MD PANDYA)	SUGRA WD/O.ZAKARIA ISMAIL ABOWAT,SAHID ZAKARIA ABOWAT,FATEMA ZAKARIA ABOWAT,MINOR FARHA ZAKARIA ABOWAT THR' GUARDIAN RESPONDENT NO.1,MINOR ZAHID ZAKARIA ABOWAT THR' GUARDIAN RESPONDENT NO.1,MINOR ISMAIL ZAKARIA ABOWAT THR' GUARDIAN RESPONDENT NO.1,MINOR BUSARA AZKARI ABOWAT THR' GUARDIAN RESPONDENT NO.1	RULE UNSERVED
2255	FA/760/1989	06/04/2011	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	CHAITANPRASAD PARSOTAMDAS BHAT,KAPILABEN CHAITANPRASAD BHATT,VISHNUPRASAD GOVINDLAL THAKKAR,ORIENTAL INSURANCE CO LTD,KASAMKHAN MOHAMEDKHAN PATHAN	NOTICE SERVED,MS KARUNA V RAHEVAR,MR VALMIK M VYAS
2256	FA/764/1989	24/11/2008	KITUBHA VELUBHA ZALA,	(MR RN SHAH)	RAHEMANBHAI ASLAMBHAI DELETED AS PER COURT ORDER,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MR HARDIK C RAWAL
2257	FA/769/1989	14/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MUJANIBAI WD/O.BASANTILAL HIRALAL MEENA,HIRALAL S/O.GONGA MEENA,RUMANIBAI HIRALAL,CHANDUBHAI	DS AFF.NOT FILED (R)
2258	FA/777/1989	15/05/2008	BACHUBHAI BAJUBHAI MIR,PATEL GANGARAM AMBALAL,NEW INDIA ASSURANCE CO LTD	MR VIBHUTI NANAVATI	SHARDABEN VASANTRAM PANCHAL,NAVINKUMAR VASANTRAM PANCHAL,RAJENDRA VASANTRAM PANCHAL,HARESH VASANTRAM PANCHAL,ALKA VASANTRAM PANCHAL,RITA VASANTRAM PANCHAL	MR PM THAKKAR
2259	FA/794/1989	10/04/2012	PRAVINSINH RANJITSINH VAGHELA,	MR BB NAIK	KARNALSING BANASING SHIKH DEL.AS PER COURT ORDER DT.26.3.12,KAMALJITSING JOGENDARSING,NEW INDIA ASSURANCE CO LTD,THAKOR DASHRATHBHAI VAKHATSINGDEL. AS PER CT.ORD.DT.26.3.12,GUJ STATE ROAD TRANSPORT CORPN	NOTICE SERVED,DELETED,(MR MD PANDYA),(MR SB VAKIL)
2260	FA/798/1989	15/10/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S. V.B.PATEL AND CO.,	MEHUL A SURATI
2261	FA/803/1989	22/12/2010	THAKORLAL JETHALAL SWAMINARAYN,	MR SN SHELAT	MANILAL KESHAVLAL MODI,DIPAKKUMR MANUBHAI,NANDKISHOR BHOGILAL,CHARITY COMMISSIONER	GOVERNMENT PLEADER,MR NATWARLAL M SHAH
2262	FA/807/1989	18/07/2011	PARMANAND JHAMATMAL SABNANI,	MR OMPARKASH T BAJAJ	PARASRAM AND SONS,	NOTICE SERVED
2263	FA/815/1989	30/06/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	R. ENGINEER,	MRS KETTY A MEHTA
2264	FA/817/1989	13/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	R L KALTHAI & CO.,	MR GT DAYANI
2265	FA/819/1989	20/04/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAJENDRAKUMAR KANTILAL SHAH,ASHWINBHAI BHIKHABHAI SHAH,NATVARBHAI JESINGBHAI SHAH DECD.THROUGH THE LRS	,NOTICE SERVED BY DS,RULE SERVED BY DS,MR SANDIP C SHAH
2266	FA/820/1989	22/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,MANAGER	GOVERNMENT PLEADER	HITESH CONSTRUCTION COMPANY,	MR KG SUKHWANI

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2267	FA/830/1989	02/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	TULSI CONSTRUCTION,J C PATEL	MR PR THAKKAR
2268	FA/834/1989	16/12/2010	VASUDEV NARANDAS MODI,	MR PM THAKKAR	RAJENDRA @ LALIYA GANDAJI THAKORE,TINU GANDAJI,MANGUBEN GANDAJI THAKORE	MR MN MEHTA
2269	FA/836/1989	15/06/2017	RATILAL JAMNADAS,LAXMANDAS RANCHHODDAS,JAYRAM SONI	,FRESH NOTICE REQD(N)	LT.COL. MANOHARSINHJI,S.R. VARMA,MOHAN GUPTA,CHINJUBHAI PATEL,VINA ELECTRICALS,KOKILABEN R. DHANDHUKIA,PARIKH CHANDUBHAI J,KORGIGAGAN,GOSWAMI HARIPURAI BECHARPURI,GUJARAT HOUSING BOARD	,MR HS MUNSHAW,MR KG SUKHWANI,(MR RM VIN)
2270	FA/837/1989	11/08/2010	DISTRICT PANCHAYAT, JAMNAGAR,	(MR PV HATHI)	PRAGATI CONSTRUCTION CO.,	MR SHAKEEL A QURESHI
2271	FA/847/1989	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SWASTICK CONSTRUCTION CO.,	MR KG SUKHWANI
2272	FA/853/1989	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	M. H. PATEL,	MR BS PATEL,MRS RANJAN B PATEL
2273	FA/854/1989	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	.,	
2274	FA/868/1989	05/03/2015	PARMANAND KANAIYALAL NIMBARK,AMBALAL ADIRAM PATEL	MR ANSHIN H DESAI,VIRAL K SHAH	A M C,PANDYA & CO.,TAPOVAN CO.OP. HSG. SOC.LTD.,PREMSHANKER P PANDYA	DELETED,MR JIGAR P RAVAL,MR SATYAM Y CHHAYA
2275	FA/869/1989	08/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	M H PATEL,	MR BS PATEL,MRS RANJAN B PATEL
2276	FA/870/1989	08/07/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	Blank Name,	
2277	FA/871/1989	10/08/2011	ANIK TEXTILES P LTD,	MR GM JOSHI	REGIONAL DIRECTOR,ESI,	MR HEMANT S SHAH
2278	FA/881/1989	02/08/2011	GUJARAT STATE COOP MARKETING FEDERATION LTD,	(MR A J PATEL)	STATE OF GUJARAT,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,SARDAR PATEL BHUMI VIKAS AND TUBE WELL COOP SOCIETY LTD,PARMAR TEJAJI NATHAJI,PARMAR JUVANJI KUBERJI	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MR SN SHELAT
2279	FA/887/1989	21/06/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	MASUM KAMAL PINJARI,GULAMSIDIK SHAIKH	NOTICE SERVED
2280	FA/890/1989	29/01/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	MARIAMBEN WD/O ISMAIL ALIAS BADUKASAM,KASAM IBRAHIM BHATTI,AMINA KASAM,RASIDA KASAM,FARIDA KASAM,MEHMUDA KASAM,AMIRA KASAM,HIRALAL VIRAMBHAI	NOTICE SERVED,MR SP DAVE
2281	FA/906/1989	29/07/2011	STATE OF GUJARAT,CHIEF ENGINEER,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI M PATEL,	MR KG SUKHWANI
2282	FA/907/1989	01/10/2013	KOLI BHIKHA NATHU CHUDASMA,	MS SHILPA D SHAH	HATI BALUBHAI BHURABHAI KAGDA,	
2283	FA/908/1989	15/05/2008	PUNJIBEN WD/O.PARSOTTAMDAS MOHANLAL PATEL,	MR MC BHATT,(MR DM BHATT)	PRAVINBHAI HUKAMJI CHAUHAN,	
2284	FA/918/1989	28/12/2010	DALPATBHAI S FITTER,RAMABEN DALPATBHAI FITTER	NOTICE UNSERVED	RAJPATSINGH DAMANSINGH,BHORAMPRAKASH RAMKUL SHAKSHE,NEW INDIA ASSURANCE CO.LTD.,DIPAKBHAI HANSJIBHAI HANSOTI	NOTICE UNSERVED,MS LILU K BHAYA
2285	FA/919/1989	11/01/2011	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	.,	
2286	FA/920/1989	11/01/2011	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SURTABEN SURESHBHAI BHILL,NAKURIABHAI NAVSABHAI GAMIT - DELETED -,MAHENDRAKUMAR VANMALIBHAI	NOTICE SERVED,DELETED
2287	FA/921/1989	08/12/2010	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR SN SHELAT	CHANDRASHEKHAR RAMCHANDRA DWIVEDI,SAMSON JULIYAS SOLANKI,BALDEVBHAI AMBALAL RATHOD,S G DALABHAI AND CO,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,MR MEHUL S SHAH

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2288	FA/923/1989	15/05/2008	VIJAY CHANDULAL MEHTA,	MR SH SANJANWALA	VIDYAGAURI D/O.GIRDHARLAL PITAMBERDAS (EXPIRED),MINOR RAJESHKUMAR LAXMANLAL THR'GUARDIAN KAILASHGAURI,DEVINDRABEN WD/O.CHANDULAL AMBALAL MEHTA,MINOR JAYESH CHANDULAL,THROUGHGUARDIAN DEVINDRABEN,MINOR RAJESH CHANDULAL,THROUGHGUARDIAN DEVINDRABEN,KAMINIBEN CHANDULAL,SARLABEN D/O.CHANDULAL MEHTA,RAMESHCHANDRA CHIMANLAL MEHTA,GIRIJABEN RATILAL RANA	NOTICE SERVED,MR PARESH M DAVE
2289	FA/924/1989	14/03/2008	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SARSANBEN WD/O MADHAJI,PAVAN D/O MADHAJI SUKHADAN,BHIKHUDAN MADHAJI SUKHDAN,HARUBEN M/O MADHAJI SUKHDAN,HIRALAL GOPALJI PATEL,RAMJI GOPAL LIMBANI	(MR SURESHM SHAH),MR CH VORA
2290	FA/927/1989	13/02/2008	MAHMAD DARUN,SIRAJMAHMAD HAJI SAIYED BILAL,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	PARSHOTTAM MOHANDAS ALWANI,	NOTICE SERVED
2291	FA/929/1989	03/03/2010	BABULAL MANUDEVJI BAROT,LILAVATIBEN KIRITBHAI PATEL,ORIENTAL INS. CO. LTD.	MR RAJNI H MEHTA	PARAMTHESHBHAI RAMESHBHAI PATEL,BHARTIBEN PARAMTHESHBHAI PATEL	MR KF DALAL
2292	FA/930/1989	21/03/2013	NEW INDIA ASSURANCE CO LTD,PARAMOUNT TRANSPORT CO,KANTILAL A JOSHI	(MR MR GEHANI),MR SANDIP C SHAH	PADMAJA MANMATH SHAH,NEERAV MANMATH SHAH,VINUBEN NALINKANT SHAH,NALINKANT TRIBHOVANDAS SHAH,MINOR SHAISHAV MANMATH SHAH,AMBALAL ZINABHAI PRAJAPATI	,MS MINOO A SHAH,MS SONALI R DESAI
2293	FA/934/1989	26/04/2011	BHANUBEN WD/O JAYENDRAKUMAR CHANDULAL BHOJAK,REKHABEN JAYENDRAKUMAR BHOJAK,NILAMBEN JAYENDRAKUMAR BHOJAK,SUPALBEN JAYENDRAKUMAR BHOJAK	MR PRAKASH K JANI	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR SN SHELAT
2294	FA/944/1989	07/09/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOTHARI & ASSOCIATES,	(MR SB VAKIL),THAKKAR AND PAHWA ADVOCATES
2295	FA/947/1989	08/05/2008	HEMGAR DAYAGAR,. .,JAYABEN HEMGAR	NOTICE SERVED,UNSERVED EXPIRED (N),MR HA RAICHURA,LAW VERDICT	MANJI RAVJI PATEL,LAVJI NATHABHAI PATEL,KESHAVLAL RANCHHOD PATEL,HEIRS OF DHUDHA ALIAS NANJI VALABHAI,RAGHAV NANJI,BHANU NANJI,JAGABHAI VALABHAI KOTADIYA	,NOTICE SERVED,NOTICE UNSERVED,MR SV RAJU
2296	FA/951/1989	04/02/2011	GHASIRAM GANGARAM LODHA,	UNSERVED EXPIRED (N)	A M C,	MR PRASHANT G DESAI
2297	FA/962/1989	11/01/2011	HARSHADBHAI ARVINDBHAI SHAH,	MR SN SOPARKAR,MRS SWATI SOPARKAR	KANAIYALAL NARAYANDAS,,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA
2298	FA/969/1989	27/06/2016	KUTCH DISTRICT PANCHAYAT,	MR HS MUNSHAW	HEIRS OF BALWANTRAI D THAKKAR,SHANTILAL B THAKKAR,MOHANLAL B THAKKAR,GHANSHYAMBHAI B THAKKAR	APPEARANCE DELETED,PARAS K SUKHWANI
2299	FA/974/1989	22/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	BABUBHAI CHIMANLAL PARIKH,TERSINGBHAI HIRABHAI DAMOR	SERVED BY RPAD (N),MR MC BHATT
2300	FA/976/1989	03/12/2010	ARVIN & COMPANY,MAHENDRABHAI C SHAH	MR DF AMIN	RAJESH INDUSTRIES,	MR MANOJ N POPAT
2301	FA/984/1989	24/11/2010	ABDULHAMID ABDUL REHMAN,	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPN,	MR PRASHANT G DESAI
2302	FA/985/1989	23/06/2010	G.S.R.T. CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	HARISHCHANDRA C. SHAH - DECD. THRO' HIS HEIRS.,RASHMIKA H SHAH,JINAL H SHAH,SHAHINI H SHAH,SHREYANS H SHAH,JAYANTIBHAI MOTIBHAI	,NOTICE SERVED,(MR MB GANDHI)

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2303	FA/992/1989	02/09/2008	AMUBHAI RANCHHODBHAI DESAI,RAMBHAI JIVABHAI PATEL	MS DAXA R VYAS	PANCHSHEEL CONSTRUCTION CO,KANAIYALAL CHIMANLAL RARIKH,KAILASHBEN DINESHCHANDRA,GITABEN CHANDULAL PATEL,PANCH JYOT CO OP HOUSING SOC	,NOTICE SERVED,MR KV SHELAT
2304	FA/993/1989	11/07/2013	BHARAT VIJAY MILLS LTD,	NANAVATI ASSOCIATES	AMAR CHEMICALS,	MR ASHWIN L SHAH
2305	FA/996/1989	26/06/2009	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	PANNABEN JITENDRAKUMAR CHOKSI,HETAL JITENDRAKUMAR CHOKSI,NEELAM JITENDRAKUMAR CHOKSI,MINAL JITENDRAKUMAR CHOKSI,CHHOTALAL MANEKALAL CHOKSI,HEIRS OF SHARDABEN CHHOTALAL,CHHOTALAL MANEKLAL CHOKSI,HETAL JITENDRAKUMAR CHOKSI,NEELAM JITENDRAKUMAR CHOKSI,MINAL JITENDRAKUMAR CHOKSI,BHANUBEN RASIKLAL PARIKH,NIRUBEN ASHOKBHAI KAPADIA,HARSHADBHAI CHHOTALAL CHOKSI,CHIMANLAL JETHABHAI RATHWA (DRIVER),G M P S TRANSPORT	,NOTICE SERVED,UNSERVED EXPIRED (N),MR HM PARIKH,(MR MC SHAH),MR MTM HAKIM
2306	FA/997/1989	01/08/2011	ISHWARBHAI RAVABHAI PARMAR,	(MR MUKUL SINHA)	PUNJAB NATIONAL BANK,	MR CU SHELAT
2307	FA/998/1989	07/07/2011	GOVINDLAL SHANKARLAL PRAJAPATI,	(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL CORPORATIO,	MR HIMANSHU K PATEL
2308	FA/1001/1989	13/06/2016	HASUMATI JAGDISHCHANDRA,	NOTICE SERVED	JAGDISHCHANDRA CHUNILAL DAVE OCC:- SERVICE IN FOREST DEPT.,	MS HANSA B PUNANI
2309	FA/1004/1989	09/12/2010	RANJITBHAI ARJUNBHAI,	(MR SK BUKHARI)	.,	
2310	FA/1006/1989	06/02/2012	GUJARAT STATE ROAD TRANSPORT NCORPORATION,	MR HARDIK C RAWAL	ARUNLAL RAMANLAL SHAH,BABUBHAI VIRCHANDBHAI DELETED AS PER CT.ORDER,DTD.3-2-2011.	DELETED,MR SUNIL K SHAH
2311	FA/1044/1989	21/08/2012	HEIRS OF GOVINDBHAI BHURABHAI DANGER,KARIBEN GOVINDBHAI DANGAR,VINOD GOVINDBHAI DANGAR,JAYESH GOVINDBHAI DANGAR	MR NIRAV C THAKKAR	STATE BANK OF INDIA,M/S.NAVDURGA PLASTIC INDUSTRIES ITS PROPRIETOR HN JOSHI,VRAJLAL GOBARBHAI GONDALIA	,NOTICE SERVED,MR SATYAJIT SEN
2312	FA/1118/1989	22/01/2008	VALAND PRANLAL BACHUBHAI,VALAND LALITABEN PRANLAL	MRS MC THAKKER	PATHAN MAHMAD RAMZAN ABDUL MAJID (DELETED),MAHIYIDDIN HAJIBARAT KHAN (DELETED),NEW INDIA INSURANCE CO LTD	DELETED,(MR SB VAKIL)
2313	FA/1119/1989	14/03/2008	STATE OF GUJARAT,EXECUTICE ENGINEER	GOVERNMENT PLEADER	PRAVINCHANDRA BIHARILAL MAJMUDAR,HUSAINMIYA SARDARMIYA MALEK,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DS AFF.NOT FILED (N),MR D V MEHTA
2314	FA/1124/1989	30/04/2008	GUJARAT STATE,CHIEF SECRETARY,CENTURY SUPERINTENDENT	GOVERNMENT PLEADER	DECEASED DIPAKKUMAR BALASHNKER RAVAL,RAVAL ILABEN DIPAKKUMAR,RAVAL BALASHANKER TRIBHOVANDAS,RAVAL RAMBHABEN BALASHANKER,BHUPENDRA BABURAO SATOHARE DRIVER,UNITED INDIA INSURANCE CO.LTD.,DRIVER SHERMOHMED IBRAHIM	,UNSERVED EXPIRED (N),REFUSED SERVED (N) (10),RULE UNSERVED,MR GAURANG H BHATT,MR RR MARSHALL
2315	FA/1130/1989	04/02/2011	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHINUBHAI BHAILALBHAI AMIN,SINCE DECD.THRU HIS HEIRS & LRS,	MR KM PATEL
2316	FA/1131/1989	04/02/2011	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHAILALBHAI KESHURBHAI DESAI,SINCE DECD.THRU HIS HEIRS&LRS.,	MR KM PATEL
2317	FA/1132/1989	16/11/2010	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SOLANKI AMARSINH RUPSINH,EXECUTIVE ENGINEER	NOTICE SERVED,(MR RN SHAH)
2318	FA/1133/1989	16/11/2010	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SOLANKI RAMSINH FULSINH,CHHABUSINH GAIDASINH,EXECUTIVE ENGINEER	NOTICE SERVED,MR RC JANI,(MR MUKESH K SHAH)

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2319	FA/1134/1989	16/03/2011	SURYABEN CHANDULAL,CHANDULAL ATMARAM VANIAWALA DECD.THROUGH THE LRS,PRADIP CHANDULAL VANIAWALA,MUKESH CHANDULAL VANIAWALA,JATIN CHANDULAL VANIAWALA,BHARAT CHANDULAL VANIAWALA,NILABEN CHANDULAL VANIAWALA	PUBLIC PROSECUTOR,MR SN SHELAT,(MRS VD NANAVATI),LAW VERDICT	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
2320	FA/1135/1989	16/03/2011	MANEKLAL B PAREKH,	(MRS VD NANAVATI)	SPL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
2321	FA/1136/1989	16/03/2011	CHANDRAKANT MAGANLAL MEHTA,	MR SN SHELAT,(MRS VD NANAVATI)	SPL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
2322	FA/1140/1989	16/05/2008	MAHENDRAKUMAR RAMESHKUMAR,	(MR RA MISHRA)	M/S. R. SAMPAT & COMPANY,	
2323	FA/1169/1989	15/05/2008	VIJUBHAI BHIMJIBHAI,POPATBHAI HIRJIBHAI PATEL,PATEL CORPORATION	(MR MB GANDHI)	VIRJIBHAI NARSIBHAI PATEL,DEVSIBHAI BHIMJIBHAI PATEL	,MR BG PATEL
2324	FA/1171/1989	24/12/2010	PARI GORDHANDAS AMTHARAM,	(MR MB GANDHI)	PARI NATHALAL DAHYALAL,J H TANNA OR HIS SUCCESSOR,THAKKAR NATHALAL DAHYABHAI,THAKKAR BHAILAL DAHYABHAI,THAKKAR RAMANLAL BHAILAL,LAHERCHAND SWARUPCHAND SHAH,AJITKUMAR LAHERCHAND SHAH	NOTICE SERVED
2325	FA/1176/1989	09/12/2010	C N SHAH,	NOTICE UNSERVED	.,	
2326	FA/1177/1989	01/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	KAPILABEN HIRALAL PATEL,MINOR ASHABHAI HIRALAL PATEL,MINOR RANJANBEN HIRALAL PATEL,MINOR JITENDRAKUMAR HIRALAL PATEL,NATWARSING AMBUJI PARMAR,ARVINDBHAI KARSANBHAI PATEL,METAL BUILDERS,ORIENTAL FIRE & GENERAL INSURANCE CO.	MR RAJNI H MEHTA,MR BN PATEL
2327	FA/1179/1989	02/08/2011	BALUSINGH HEMATAJI RATHOD,KALSUINGH RAMSINGH RATHOD,BALSINGH HIMATSINGH RATHOD,BADARSINGH RAMSINGH RATHOD,PUNJIBEN W/O HEMLAJI HIRAJI	(MR A J PATEL)	STATE OF GUJARAT,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER, (MRS VD NANAVATI)
2328	FA/1183/1989	22/12/2010	SECOND ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUDABHAI MAVJIBHAI,	MR BS PATEL
2329	FA/1185/1989	22/12/2010	SECOND ADD SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER R&P DIVISION	GOVERNMENT PLEADER	HAKINBHAI DADABHAI,	MR BS PATEL
2330	FA/1186/1989	22/12/2010	SECOND ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DULABHAI GORDHANBHAI,	NOTICE SERVED
2331	FA/1187/1989	22/12/2010	SECOND ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI PUNJABHAI,	(MR PV NANAVATI)
2332	FA/1189/1989	22/12/2010	SECOND ADDL.SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI MOHANBHAI HEIRS OF DECEASED MOHANBHAI RAMJIBHAI,	MR BS PATEL
2333	FA/1195/1989	29/03/2011	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	.,	
2334	FA/1196/1989	17/08/2010	RASHIDAHMED GULAMMOHAMAD MATADAR,	MR TRILOK J PATEL,MS VASUBEN P SHAH	SPECIAL LAND ACQUISITION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER
2335	FA/1197/1989	17/08/2010	MARIYAMBAI GULAMMOHAMED MATADAR,	MR TRILOK J PATEL,MS VASUBEN P SHAH	SPECIAL LAND ACQUISITION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENT	GOVERNMENT PLEADER,MR BP TANNA
2336	FA/1200/1989	01/03/2016	DECEASED SHANTABEN BHAICHANDJI THAKORE THRO HER LEGAL HIERS,HANSABEN SOMAJI THAKORE,GEETABEN JINAJI THAKORE,LEELABEN BHARATBHAI PATEL,NARMADABEN KANUBHAI THAKORE	NOTICE NOT RECD BACK, (MR RM PARMAR)	ASLAMKHAN AMIRULLASKHAN PATHAN,M/S. ALANKAR DYEFORCE,,UNITED INSURANCE CO.,,BHAICHANDJI JANAJI THAKORE	
2337	FA/1208/1989	24/01/2011	PRATAPBHAI MAVJIBHAI,	MR MC BHATT	SHAILESH RAMCHANDRA GANDHI,RAMCHANDRA RANCHHODBHAI GANDHI,LAXMANBHAI RANCHHODBHAI GANDHI,RAJUBHAI RAMCHANDRA GANDHI	NOTICE SERVED,UNSERVED EXPIRED (N),MR RAJESH K SAVJANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2338	FA/1227/1989	15/07/2016	BABUBHAI NAVAJI PRAJAPATI,	(MR MB GANDHI)	MUNICIPAL CORPORATION,	(MR GN DESAI)
2339	FA/1228/1989	15/07/2016	PRAVINBHAI K PRAJAPATI,	(MR MB GANDHI)	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD.,	NOTICE SERVED,MR HIMANSHU K PATEL
2340	FA/1303/1989	01/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	PATEL BHAGWANJI PREMJI,KOLI VALJI DHARAMSHI,HARESHBHAI T RANGANI,NEW INDIA INSURANCE CO LTD,MAHMAD ISMAIL IBRABHIMKHAN PATHAN	NOTICE SERVED
2341	FA/1309/1989	06/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	TAVIYAD BHURIBEN KALUBHAI,TAVIYAD JITABEN KALUBHAI	SERVED BY AFFIX(N),UNSERVED EXPIRED (N)
2342	FA/1319/1989	12/01/2012	GOVINDBHAI ALIAS BHIKHUBHAI NARANBHAI PATEL,TARABEN GOVINDBHAI ALIAS BHIKHUBHAI,DAXABEN ASHOKBHAI PATEL,HINABEN ASHOKBHAI PATEL,NEELABEN ASHOKBHAI PATEL,KALPESHBHAI ASHOKBHAI PATEL	MR GHANSHYAM AMIN	MAHMAD ABBAS USMANMIYA SHAIKH,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR RAJNI H MEHTA
2343	FA/1320/1989	14/03/2008	RAJMATIBEN WD/O.MISHRIMAL,	NOTICE UNSERVED	.,	
2344	FA/1335/1989	10/01/2011	BABUBHAI PUNJABHAI KADIA,	NOTICE UNSERVED	AHMEDABAD MUNICIPAL COPRN.,	MR PRASHANT G DESAI
2345	FA/1336/1989	18/06/2009	NATIONAL INSURANCE CO., LTD.,	MR RAJNI H MEHTA	B.SHUBHASH AND CO.,SIDHANATH TRANSPORT PVT.LTD.	
2346	FA/1342/1989	26/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	SAVITABEN, WD/O HOLIYABHAI SANTALIABHAI CHAUDHARI,VINUBEN HOLIYABHAI CHAUDHARI,VINOD HOLIYABHAI CHAUDHARI,RAKESH HOLIYABHAI CHAUDHARI,RANAKIBEN SANTILIABHAI CHAUDHARI,RAMDAS MURLIDHAR,CHANDRAKANT ROOPCHAND KOTAK	NOTICE SERVED,DELETED,MR RR MARSHALL
2347	FA/1343/1989	26/04/2011	G.S.R.T. CORPORATION,	MR HARDIK C RAWAL	CHANDRAKANT ROOPCHAND KOTAL,RAMDAS MURLIDHAR SIMPI DELETED	NOTICE SERVED,DELETED
2348	FA/1344/1989	07/12/2011	RESHAM WD/O.BHEMABHAI BABUBHAIBARIYA & D/O.KAHYABHAI PATELIA,	NOTICE SERVED,(MR NIRAL R MEHTA)	NATWARLAL SHANKARLAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	,(MR MD PANDYA)
2349	FA/1346/1989	22/07/2011	GUJARAT AGRO INDUSTRIES CORPORATION,	MS PJ DAVAWALA	M B PATEL & CO.,	MR DF AMIN
2350	FA/1356/1989	15/04/2013	GUJ STATE ROAD TRANSPORT CORPN,	MR KN RAVAL	SANTOSIBEN WE/O SATYANARAYAN SHARMA,PAL BHAJANLAL SHARMA,ANARDEVI SHRIPAL SHARMA,USMANBHAI FAKIRBHAI DRIVER	,MR D V MEHTA
2351	FA/1358/1989	03/12/2010	HIRABHAI KARAMSHIBHAI VASVELIA,TAKHUBA HIRABHAI VASVELIA,AKHUBEN MADHABHAI VASVELIA,RAIMAL MADHABHAI	MR MANISH R BHATT	NEEMESH TRANSPORT,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR HEMANT S SHAH
2352	FA/1381/1989	21/02/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	HUSHENSHA AMIYALSHA,	(MR SURESHM SHAH)
2353	FA/35/1990	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARISHIDH CONSTRUCTION,J C PATEL	NOTICE SERVED,NOTICE UNSERVED
2354	FA/44/1990	11/07/2017	NIAZ MOHMED NAZARMOHMOD SHAIKH,	MR SANDIP C SHAH	PREMJIBHAI KANABHAI JADAV,AHMEDABAD MUNICIPAL CORPN,KARIMBHAI KASAMBHAI VADIA,GUJ STATE ROAD TRANSPORT CORPN	,RULE SERVED,TANNA ASSOCIATES
2355	FA/62/1990	12/07/2011	NATHA BIJAL VAGHARI SINCE DECEASED THRO'HIS HEIR.,KALIDAS NATHA VAGHARI	(MR JR NANAVATI)	SHANKARBHAI NATHABHAI,MUNIRKHAN PATHAN,RAMAN CHHAGAN,BHAYABHAI JAMADAR	,MR PANKAJ K SONI,MS RAKSHA S DIKSHIT

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2356	FA/63/1990	12/07/2011	NATHA BIJAL VAGHARI SINCE DECEASED THRO'HIS HEIR.,KALIDAS NATHA VAGHARI	(MR JR NANAVATI)	MAHESHWARI MILLS PVT.LTD.,SHANKERBHAI NATHABHAI,RAMAN CHHAGAN,MOINKHAN MUNIRKHAN PATHAN,BHAYABHAI JAMADAR	NOTICE SERVED,UNSERVED EXPIRED (N),RULE UNSERVED,MR PANKAJ K SONI,MS RAKSHA S DIKSHIT
2357	FA/64/1990	04/08/2010	HANIFBHAI WD/O MAMAD MUSA,AISABAI WD/O HAMAD JANMAHMAD	,(MR YS MANKAD)	BAKALI FATMABAI WD/O ABDULLA SALEMAMAD,	MR CH VORA
2358	FA/68/1990	15/07/2009	THE NEW INDIA ASSURANCE CO.,	MR RAJNI H MEHTA	LABHUBEN DHARAMSHIBHAI PRAJAPATI,MINOR SAVITABEN DHARAMSHIBHAI PRAJAPATI,MINOR KAPILABEN DHARAMSHIBHAI PRAJAPATI,MINOR VIMLABEN DHARAMSHIBHAI PRAJAPATI,MINOR RAJESHBHAI DHARAMSHIBHAI PRAJAPATI,MINOR KAMLESHBHAI DHARAMSHIBHAI PRAJAPATI,DHIRAJKUMAR CHANDULAL SUTHAR,NARAYANDAS KESHAVLAL MARFATIA	
2359	FA/69/1990	13/02/2008	AYAR RUPA KARSAN,MATA GOPAL VASTA	MR RAJNI H MEHTA	JILUBAI S/O SALEMAMAD ABHRAM RAYMA,ISMAIL SALEMAMAMD RAYMA,YAKUB SALEMAMAD RAYMA,SALIM SALEMAMAD RAYMA,RASHID SALEMAMAD RAYMA,AYUB SALEMAMAD RAYMA,NEW INDIA ASSURANCE CO. LTD.	,MR JR SHAH
2360	FA/75/1990	01/05/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	B M PATEL & BROS,M H VAKHARIA RETIRED CHIEF ENGINEER	,MS MAYA N BHAVNANI,MR GT DAYANI
2361	FA/76/1990	01/05/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M H VAKHARIA,B M PATEL AND BROTHERS	,MS MAYA N BHAVNANI,MR GT DAYANI
2362	FA/77/1990	01/05/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	B M PATEL AND BROTHERS,	MS MAYA N BHAVNANI,MR GT DAYANI
2363	FA/143/1990	12/08/2015	BANK OF BARODA,	MR RC JANI	CHAUDHARY RAMSING KESHAVLAL DELETED AS PER COURT ORDER,RAMESHCHANDRA HARGOVINDAS & CO.,PATEL HARGOVINDDAS GOKALDAS,PATEL RAMESHCHANDRA BHOGILAL DELETED AS PER COURT ORDER,CHAVDA PRATAPJI CHHAGUJI,JIVUBA WIDOW OF PRATAPJI CHHAGUJI(DELETED AS PER COURT,MENABA ANOTHER WIDOW OF PRATAPJI CHHAGUJI,DIPABA DAUGHTER OF PRATAPJI CHHAGUJI,GAYATRIBEN DAUGHTER OF PRATAPJI CHHAGUJI,ASHABEN DAUGHTER OF PRATAPJI CHHATUJI,PRIYANKABEN DAUGHTER OF PRATAPJI CHHAGUJI,GOKALDAS BHOLIDAS PATEL LEGAL HEIRS AND REPRESENTATIVES,PARSHOTTAMDAS GOKALDAS PATEL,HARGOVINDDAS GOKALDAS PATEL,SHANTABEN GOKALDAS PATEL,KANTABEN GOKALDAS PATEL,JASHIBEN GOKALDAS PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED
2364	FA/152/1990	17/03/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR BR SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR	PRAVINCHANDRA BIHARILAL MAJMUDAR,HUSAINMIYA SARDARMIYA MALEK,GOVERNMENT OF GUJARAT,EXECUTIVE ENGINEER, LINSPECTION UNIT,	NOTICE UNSERVED
2365	FA/156/1990	14/03/2008	NEW INDIA ASSURANCE CO.LTD.,OIL & NATURAL GAS COMMISSION	(MR MR GEHANI),MR SANDIP C SHAH	TARLABEN WIDOW OF NIRANJANJBHAI KHUSHALBHAI CHAUHAN,MINOR RINABEN NIRANJANBHAI CHAUHAN,MINOR BHAVESH NIRANJANBHAI CHAUHAN,KHUSHALBHAI GOPALBHAI CHAUHAN,BHIKHIBEN KHUSHALBHAI CHAUHAN,GULAMNABHI G.AKBAR	
2366	FA/213/1990	15/03/2018	VISHA ANADA JAPDA,	MR PM THAKKAR	CHAMANBHAI LAXMANBHAI,UNITED INDIA INSURANCE COMPANY LIMITED.	

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2367	FA/215/1990	21/08/2008	SARDAR SAROVAR NARMADA NIGAM LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANIBHAI & BROTHERS,	MR AS VAKIL
2368	FA/222/1990	02/03/2010	A I R FRANCE,	(MR GN SHAH)	AJAYKUMAR D. AMIN,	MR SHALIN N MEHTA
2369	FA/223/1990	02/03/2010	AIR FRANCE,	(MR GN SHAH)	A D AMIN AND CO.,A D AMIN	MRS SONAL VASAVADA
2370	FA/229/1990	11/04/2008	CHHAYABEN B NANAVATI,PURVIBEN B NANAVATI,MINOR DEVANGI B NANAVATI,MINIR ASHISH B NANAVATI	(MR HB SHAH)	DIVIYASH SHIRISHBHAI DELETED,SHIVAM ENTERPRISE,PRAGATI CO.OP. SOCIETY BANK,UNITED INDIA INSURANCE CO.,MERUGI DEVAGI THAKOR,SIDDHARTH AMRITLAL SHAH,VISNAGAR NAGRIK SAHAKARI BANK LTD.,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR SANDIP C SHAH,MR KV SHELAT,(MR AV TRIVEDI)
2371	FA/230/1990	14/03/2008	RANCHHODBHAI MANILAL PATEL,	MR AN PATEL	RAVAL KHODABHAI LILABHAI,PRAJAPATI KEVALBHAI R.,UNITED INDIA INSURANCE CO LTD,GOSWAMI RAMESHGIRI BHANUGIRI,CHAUDHARY RAISANG ABHERAJ,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DS AFF.NOT FILED (N),MR KF DALAL,MS HINA DESAI
2372	FA/232/1990	25/01/2008	MINOR HAFIZ JAMAL MOPHMADUMMAR,	(MR A J PATEL)	MOHANSING U RAJPUT,ORIENTAL INSURANCE CO	NOTICE SERVED,MR HJ BHATT,(MR MAULIK J SHELAT)
2373	FA/233/1990	17/08/2011	AYODHYAPRASAD VASUDEVGIRI,	MR KV SHELAT	MAHENDRASING L THAKUR DECD.THROUGH THE LRS,RAGHEVENDRA MAHENDRASINH THAKUR,RAKESH MAHENDRASINH THAKUR,LAXMIBEN MAHENDRASINH THAKUR WD/O.DECEASED,RAKESHWARI DURGESHSINGH D/O.DECEASED	MR SANDIP C SHAH
2374	FA/234/1990	17/08/2011	AYODHYAPRASAD VASUDEVGIRI,	MR KV SHELAT	MAHENDRASING L THAKUR DECD.THROUGH THE LRS,RAGHEVENDRA MAHENDRASINH THAKUR,RAKESH MAHENDRASINH THAKUR	MR SANDIP C SHAH
2375	FA/241/1990	18/02/2016	SMT.SUDHA ANIL PARIKH,MS.GAURIBEN ANIL PARIKH,MS.(MINOR)KOSHAL A PARIKH THROUGH HER MOTHER A-1,SHRI GOPALDAS PURUSHOTTAMDAS PARIKH (FATHER OF ANIL PARIKH),SMT.SHANTABEN W/O GOPAL P. PARIKH (M/O ANIL PARIKH)	NOTICE UNSERVED	SHRI PRAVIN KUMAR GUPTA,SHRI AJIT SINGH BEERSINGH, DRIVER OF TRUCK NO.DEG 2906.,NEW INDIA ASSURANCE COMPANY LTD.,,SHRI DATTU GANPAT. C/O.,NEW VINOD SILK MILLS,THE ORIENTAL INSURANCE CO. LTD	,MS AMEE YAJNIK
2376	FA/247/1990	18/01/2011	UNITED INDIA INSURANCE COMPANY,	MR DARSHAN M PARIKH	MANINAL RAIJIBHAI PARMAR,BABUKHAN AMIRKHAN PATHAN,HARSARANSINH MOHANSINH	,MR BHARAT T RAO
2377	FA/249/1990	17/06/2008	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DURLABHBHAI GANDABHAI PATEL,GOVINDBHAI RATNABHAI BHANDARI,DILIPKUMAR NAGARJI DESAI	NOTICE SERVED,RULE SERVED BY DS,(MR HEMANG R RAWAL)

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2378	FA/255/1990	20/06/2008	ARJUNBHAI GOVINDBHAI SINOL.,HIRALAL UKABHAI CHAUHAN.,VIRUBEN GIRDHARBHAI RATHOD.,RAGHUBHAI NARANBHAI MAKWANA.	MR ARUN H MEHTA	SARABHAI GIRDHARLAL PATEL,MOTIBHAI RANABHAI GOHIL,KISHANBHAI SHANKARRAV,VINODKUMAR VALLABHDAS,PRAMODRAJ KESHAVLAL VYAS,DAYABEN MALJIBHAI,DAYABEN MALJIBHAI,SHAMBHULAL T. SHAH,JAYANTILAL BHUDARDAS SHAH,KASTURCHAND MANEKLAL SHAH,HARIBHAI LIBURAM PATEL,ANIRUDDH NARMADASHANKER,DAHYALAL BHURABHAI GOHEL,VINODKUMAR VALLABHDAS,KHIMJIBHAI HARGOVANDAS KHATRI,LALLUBHAI GORDHANDAS THAKKAR,TRIKAMLAL KESHAVJI THAKKAR,MUKESH CHIMANLAL ACHARYA	MR MUKUND M DESAI,MR PR NANAVATI, (MR PV NANAVATI)
2379	FA/287/1990	29/09/2010	ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SHANTABEN ALIAS DHULIBEN WD/O.SHANKERBHAI D RAVAL,MINOR SANJAY S RAVAL, THROUGH GUARDIAN SHANTABEN APPLIT.NO.1,MINOR VISHNUBHAI S RAVAL, THR'GUARDIAN SHANTABEN APPLT.NO.1,MINOR BHARATIBEN S RAVAL, THR'GUARDIAN SHANTABEN APPLT.NO.1,KASHIBEN DESAIBHAI RAVAL,MINOR ANANDIBEN D/O.DESAIBHAI ADABHAI THR'GUARDIAN KASHIBEN,MINOR SURESHBHAI S/O.DESAIBHAITHR'GUARDIAN KASHIBEN,SHANABHAI MOHANBHAI RAVAL,BABUBHAI SHIVABHAI PATEL	NOTICE SERVED
2380	FA/309/1990	15/04/2014	SARDAR PATEL C0-OPERATIVE HOUSING SOCIETY LTD.,	MR BC DAVE	JIVATIBEN CHHAGANLAL,VITHALBHAI CHHAGANLAL DIED DURING PENDENCY THROUGH HEIRS,JAYABEN VITHALBHAI,MADHUBEN VITHALBHAI,MINOR MINTU VITHALBHAI,MINOR PIYUSH VITHALBHAI,MINOR LALIT VITHALBHAI,MAGANLAL CHHAGANLAL,POPATLAL CHHAGANLAL,MUKTABEN CHHAGANLAL,LABHUBEN CHHAGANLAL,KANTABEN CHHAGANLAL,MANJULABEN CHHAGANLAL,JASVANTI CHHAGANLAL,SINCE DECDTHRU HIS HEIRS & L.RS.,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR MEHUL S SHAH,(MR SURESHM SHAH)
2381	FA/318/1990	11/07/2016	BHAVNABEN @ TARABEN JIVABHAI,	MS VASUBEN P SHAH	JANAKBHAI HARIBHAI LADVA,	(MR KS JHAVERI)
2382	FA/319/1990	12/08/2015	AHMEDABAD MUNICIPAL CORPN.,	MR BP TANNA	PRATIMA ATTIRE PVT LTD,	MR IM BENGALI
2383	FA/325/1990	17/03/2011	CHAMPABEN WD/O PRUTHVISINH KOYAJI,YASHWANTSINH PRUTHVISINH,SURSINH PRUTHVISINH	MR RC JANI	ARVIND PRODUCTS LTD.A DIVISIONOF ANKUR TEXTILES.,	MR AC GANDHI
2384	FA/326/1990	20/06/2008	JIVIBEN NANJIBHAI PARMAR.,	MR ARUN H MEHTA	RAMESHCHANDRA MOTILAL GOHEL,DEVUBEN MOTILAL GOHEL,MOTIBHAI RANABHAI GOHEL,DECEASED BAI SUBHADRA DECEASED THROUGH HEIR,KANDARP SARABHAI PATEL,KIRITBHAI SARABHAI PATEL,RANJAN SARABHAI PATEL,HIREN SARABHAI PATEL,SURENDRABHAI LALJIBHAI CHAUHAN,LALJIBHAI JAGJIVANDAS CHAVDA,VINODKUMAR VALLABHDAS,PRAMODRAJKESHAVLAL VYAS,DAYABEN MULJIBHAI,DAYABEN MULJIBHAI,SHAMBHULAL T SHAH,JAYANTILAL BHURADAS SHAH,KASTURCHAND MANEKLAL SHAH,ANIRUDDHBHAI NARMADASHANKER UPADHYAYA,HARIBHAI LIMDURAM PATEL,DAHYALAL BHURABHAI GOHEL,MUKESH CHIMANLAL ACHARYA,VINODKUMAR VALLABHDAS,KHOMJIBHAI HARGOVANDAS KHATRI,LALLUBHAI GORDHANDAS THAKKAR,SHARADCHANDRA HARIBHAI SONI,HARISHBHAI SHIVPRASAD SHUKLA,TRIKAMLAL KESHAVLAL THAKKAR,THAVARDAS LILARAM SINDHI,ARVIND M SHAH,ROSHANLAL JAIN,NATVARLAL PATEL	,NOTICE SERVED,MR PR NANAVATI

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2385	FA/327/1990	25/08/2010	MINERAL & METALS TRADING CORPORATION,	MR ARUN H MEHTA	VENUS ENGINEERING COMPANY,DENA BANK	(MR CC BHALJA),MR JR SHAH
2386	FA/336/1990	06/12/2010	2ND ADDL. SPECIA LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PRABHATSINH V PARMAR,BALVANTSINH V PARMAR,PRATAPSINH V PARMAR,GULABSINH V PARMAR	NOTICE NOT RECD BACK
2387	FA/338/1990	10/12/2010	ASABEN WD/O MIYAJBHAI CHHUVARA,MUNIR ZUBEDA MIYAJBHAI,MERAJ MIYAJBHAI,HAVABEN MIYAJBHAI,MINOR ROSANBEN MIYAHIBHAI,ISABHAI IBRAHIMBHAI CHHUVARA,BAI FATMA WIFE OF ISABHAI IBRAHIMBHAI CHHUVARA	(MR MB GANDHI)	KHEMCHANDBHAI & BROTHERS,UNITED INDIA INSURANCE CO. LTD,KAILASBHAI BHOGILAL,CHAMPAKLAL A JOSHI,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,DELETED,MR RR MARSHALL,MR SS SHAH,(MR HASMUKH THAKKER)
2388	FA/339/1990	07/03/2011	GAJENDRAKUMAR J RAVAL,	MR PRAKASH K JANI	BACHUBHAI C PATEL,BAVALA GROUP SEVA SAHAKARI MANDALI,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DELETED,MR VASANTS SHAH
2389	FA/340/1990	02/03/2010	AJAYKUMAR D AMIN,	(MR NR OZA),MRS SONAL VASAVADA,MR SHALIN N MEHTA	AIR FRANCE,	(MR GN SHAH)
2390	FA/365/1990	21/08/2008	MANILAL & BROS,	MR AS VAKIL	STATE OF GUJARAT, CHIEF SECRETARY,EXECUTIVE ENGINEER,B N DHOLAKIA (OSD)	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
2391	FA/366/1990	09/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,KALABHAI VITHALBHAI PATEL	(MR MD PANDYA)	VINABEN WD/O.SURENDRABHAI SHANTILAL,MINOR TAJAS SURENDRABHAI,PADMABEN SHANTILAL SHAH	MR AMAR N BHATT,MR SN SOPARKAR
2392	FA/369/1990	18/07/2011	MOHANLAL SHIVRAM DOPA SINCE DECD.THRU HIS HEIRS & LRS.,SUREKHABEN MOHANBHAI DOPA WD/OMOHANBHAI DOPA,SANGITA MOHANLAL DOPA,AGED.30 YEARS,ATUL MOHANLAL DOPA,AGED.36 YRS,GITA MOHANLAL DOPA,	(MR LR PUJARI),MR MEHUL S SHAH,(MR SURESHM SHAH),MS BK VAKHARIA	INDIAN OIL CORP.LTD. [TRANSFEREE CO.OF M/S.IBP.CO.,STATE OF GUJARAT	,MR MI HAVA,NANAVATI ASSOCIATES
2393	FA/373/1990	28/01/2010	SHAILESH J MEHTA,	NOTICE NOT RECD BACK,MR NIRAV C THAKKAR	KASHIRAM GANGARAM,INSPECTOR GENERAL OF POLICE,UNITED INDIA INSURANCE CO LTD,BHAILALBHAI S THADVI,MANAGER RAVI TRANSPORT COMPANY,ORIENTAL INSURANCE CO LTD	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR RR MARSHALL,MR ARUN H MEHTA,(MR HASMUKH THAKKER),MR NS TAHILRAMANI
2394	FA/377/1990	14/03/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	RAMILABEN RAMESHKUMAR THAKKAR,RAVI RAMESHKUMAR THAKKAR,SHANTABEN LAXMIRAM THAKKAR,LAXMIRAM DALPATRAM THAKKAR,NANUMIYA IBRAHIMMIYA,BHAGWANDAS ROSHANLAL,NATIONAL INSURANCE CO LTD,KAILASHCHANDRA BHURUMAL SONI	NOTICE SERVED,DS AFF.NOT FILED (R),MR SANDIP C SHAH,MR HJ BHATT
2395	FA/378/1990	25/03/2009	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL	NARSINHBHAI N PATEL,KISHOR NARAYANBHAI PATEL,HARISH NARAYANBHAI PATEL,PRABHABEN WD/O NARAYANBHAI,LADHARAM KARAMSINHBHAI PATEL DELETED,BHAGWANDAS ROSHANLAL,NATIONAL INSURANCE CO LTD,KAILASH BHERUMAL SONI,NARUMIYA IBRAHIMMIYA	NOTICE UNSERVED,DELETED,DS AFF.NOT FILED (R),MR D V MEHTA,MR HJ BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2396	FA/380/1990	14/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR KN RAVAL,MR HARDIK C RAWAL	KANKUBEN WIDOW OF DECEASED KUBERBHAI PARMAR,BELIBEN KUBERBHAI PARMAR,JYOTSNABEN KUBERBHAI PARMAR,RAMESHBHAI KUBERBHAI PARMAR,MINABEN KUBERBHAI PARMAR,KAILASH BHERUMAL SONI,BHAGWANDAS ROSHANLAL,NATIONAL INSURANCE CO.LTD.,NANUMIYA IBRAHIMMIYA	NOTICE SERVED,NOTICE UNSERVED,DS AFF.NOT FILED (R),MR HJ BHATT
2397	FA/381/1990	14/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,	MR KN RAVAL,MR HARDIK C RAWAL	KAILASHCHAND BHERUMAL SONI,BHAGWANDAS ROSHANLAL,NATIONAL INSURANCE COMPANY LTD.	DS AFF.NOT FILED (R),MR HJ BHATT
2398	FA/386/1990	04/07/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIKRUPA CONTRACTS,	MS MAYA N BHAVNANI
2399	FA/395/1990	07/04/2017	SHANKERBHAI BHUDHABHAI KOLI,	MS KIRAN D PANDEY,HCLS COMMITTEE	CHIEF ENGINEER,EXECUTIVE ENGINEER	NOTICE SERVED,MS MAYA S DESAI
2400	FA/396/1990	22/08/2008	GAUTAM ELECTRICALS,	MR GT DAYANI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI
2401	FA/400/1990	06/12/2010	J R DUDHAT,	(MR BD KARIA)	STATE OF GUJARAT,REGISTRAR, CO-OP. SOCIETIES SOC.LTD.	GOVERNMENT PLEADER
2402	FA/414/1990	15/05/2008	RABIABIBI D/O NOOR AHMEDJI,	MR SS BELSARE	KARIMJI AHMEDJI CHHIPA,HAJARABIBI D/O AHMEDAJI AND W/O AHMEDAAJI,RAHMATBIBI D/O AHMEDJI,SAYARABIBI D/O AHMEDAJI AND W/O MAHMADJI TAHIMAMA,IYASHABIBI D/O AHMEDAJI AND W/O ALABAX RESHANMWAKAM,HANIFABIBI D/O AHMEDJI AND W/O YAKUBBHAI BHAVNAGARI	,NOTICE SERVED
2403	FA/415/1990	11/07/2008	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RANIBEN KANJIBHAI,MANJUBEN RAMESHKUMAR,BABY RAMESHKUMAR THROUGH HER MOTHER NO 2 ABOVE,RAJESH KANJI THROUGH MOTHER NO 1 ABOVE,MAYA SHAMLA,RABARI SUKHA GHELA,SILU MAHMAD GHANCHI,GOVINDRAM MOJARAM BAVAJI,ABDULLA KASAM JETHWA	NOTICE SERVED,NOTICE UNSERVED,MR HA RAICHURA
2404	FA/416/1990	22/09/2008	HEIRS OF DAHYABHAI NARANBHAI,KAMLABEN WD/O DAHYABHAI PATEL,PURSHOTAMBHAI DAHYABHAI PATEL,RAMANBHAI DAHYABHAI PATEL,DHARMISHTHABEN D/O DAHYABHAI,SHANTILAL DAHYABHAI PATEL,VIMLABEN D/O DAHYABHAI PATEL,JAGDISHBHAI DAHYABHAI PATEL	NOTICE SERVED,(MR AKIL KURESHI),(MR NIKHIL S KARIEL)	SPL LAND ACQUISITION OFFICER,BARODA MUNICIPAL CORPORATION	,GOVERNMENT PLEADER
2405	FA/417/1990	22/09/2008	BHIKHABHAI HIMATBHAI,AMARSING HIMATBHAI,AMINABEN WD/O HIMATBHAI SINCE DECEASED THRO' HEIRS APPLT.1,2	,(MR NIKHIL S KARIEL)	SPL LAND ACQUISITION OFFICER,BARODA MUNICIPAL CORPORATION	
2406	FA/418/1990	22/09/2008	MAHESHBHAI SHANTILAL PATEL,	(MR NIKHIL S KARIEL)	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2407	FA/419/1990	22/09/2008	BAI JASAV WD/O PUNJABHAI,SINCEDECD.THRU HIS HEIRS & L.RS.,TARABEN PUNJABHAI,JASHODABEN PUNJABHAI PATEL,REVABEN PUNJABHAI PATEL,KAILASHBEN PUNJABHAI PATEL,URMILABEN PUNJABHAI PATEL,JASWANTBHAI JAVERBHAI PATEL,CHANDRIKABEN JAVERBHAI PATEL,BHARATBHAI JAVERBHAI PATEL,SHARDABEN PUNJABHAI PATEL D/O BAI JADAV SINCE DECD.HER HEIR	NOTICE UNSERVED,(MR NIKHIL S KARIEL)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2408	FA/420/1990	22/09/2008	SURYAKANT SHANTILAL PATEL,VINAYAK SHANTILAL	(MR NIKHIL S KARIEL)	SPL LAND ACQUISITION OFFICER,BARODA MUNICIPAL CORPORATION	GOVERNMENT PLEADER
2409	FA/427/1990	04/03/2010	SARDAR SAROVAR NARMADA NIGAM,	(MR BHARAT J SHELAT)	J C PATEL,NAGINBHAI C PATEL	NOTICE SERVED,MR PR THAKKAR
2410	FA/428/1990	02/03/2010	SARDAR SAROVAR NARMADA NAGAM LTD.,	(MR BHARAT J SHELAT)	J C PATEL,NAGINBHAI C PATEL	MR PR THAKKAR

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2411	FA/429/1990	06/07/2017	SARDAR SAROVAR NARMADA NIGAM LTD.,	(MR BD KARIA),(MR BHARAT J SHELAT)	J C PATEL,KANTIBHAI P.PATEL SINCE DECEASED THROUGH HIS HEIRS AND LEGAL REPRESENTATIVES,INDUBEN KANTIBHAI PATEL W/O. LATE KANTIBHAI P.PATEL,MITABEN AJAYBHAI PATEL D/O.LATE KANTIBHAI P.PATEL,MANISHABEN ASHOKBHAI PATEL D/O.KANTIBHAI P.PATEL,RASHMEYA KANTIBHAI PATEL S/O. LATE KANTIBHAI P.PATEL,JAGDEEP KANTIBHAI PATEL S/O. LATE SHRI KANTIBHAI P.PATEL	,NOTICE SERVED,MR PR THAKKAR
2412	FA/431/1990	18/11/2010	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESH AND COMPANY,	(MR JR NANAVATI)
2413	FA/432/1990	03/09/2010	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI)	PRAKASH KANAIYALAL DAMANI,	(MR NALIN K THAKKER)
2414	FA/452/1990	06/12/2010	M B PATEL & CO.,,	MR DF AMIN	GUJ. AGRO IND. CORPORATION LTD,	MS PJ DAVAWALA,MR KN RAVAL
2415	FA/464/1990	11/04/2008	DECED. NANBHA MULUBHAI,PRABHATSINH NANBHA,NIRMALSINH NANBHA,BARAJBA NANBHA,HEIRS OF SHIVUBHA HUTUBHA,DILUBHA SHIVUBHA,BATUK SHIVUBHA,JILUBHA SHIVUBHA,RAJKUWERBA SHIVUBHA,AMARBA W/O.SHIVUBHA MULUBHA	MR V M TRIVEDI	STATE OF GUJARAT,GUJARAT HOUSING BOARD	NOTICE SERVED,(MR YF MEHTA)
2416	FA/473/1990	15/09/2010	THE MUNICIPAL CORPORATION,	TANNA ASSOCIATES	MOTI APARTMENT OWENERS,	(MR VC DESAI)
2417	FA/478/1990	16/08/2011	DHANJI NANJI BUDHABHATTI,BANK OF INDIA,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	RADHABEN WD/O.JETHALAL MAVJI BHUDIA,HANSABEN D/O.JETHALAL MAVJI BHUDIA,THR'HER MOTHER NO.1,KESHARBEN M/O.JETHALAL MAVJI BHUDIA	MR MEHUL S SHAH,(MR SURESHM SHAH)
2418	FA/479/1990	16/08/2011	DHANJI NANJI BUDHABHATTI,BANK OF INDIA,THE NEW INDIA ASSURANCE CO.LTD	MR RAJNI H MEHTA	CHANDRIKABEN , WD/O NIRANJAN KESHAVJI JOSHI,MASTER KAPIL, S/O. NIRANJAN KESHAVJI JOSHI,MASTER JIGHESH, S/O. NIRANJAN KESHAVJI JOSHI,KESHAVJI ARJAN, F/O NIRANJAN KESHAVJI JOSHI,SHANTABAI KESHAVJI M/O. NIRANJAN KESHAVJI JOSHI	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA
2419	FA/480/1990	16/08/2011	DHANJI NANJI BUDHABHATTI,BANK OF INDIA,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	KANCHANBEN WD/O. KAMALBHAI VAGHJI PARMAR,AMRITBEN KAMALBHAI VAGHJI PARMAR	MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA
2420	FA/481/1990	12/08/2011	STATE BANK OF INDIA,	MR PRANAV G DESAI	MESSRS KRISHNA OIL CAKE INDUSTRIES,MESSRS. INTERICE LIMITED,	,MR MB PARIKH,MR LAKHPATSINH DABHI
2421	FA/485/1990	10/12/2010	STATE OF GUJARAT,SUPDT. ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESH & CO.,	(MR JR NANAVATI)
2422	FA/490/1990	06/08/2008	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KRISHNABEN BHIKHABHAI MARVADI,SITABEN D/O BHIKHABHAI MARVADI,JHINABHAI BHAGUBHAI MARVADI,RUPABEN JHINABHAI MARVADI,MAHENDRAPRASAD CHHOTHIPRASAD VARMA,ANOPSINH AGARSINH KURSI,MYSORE AMMONIA SUPPLY CORPN.	RULE UNSERVED,UNSERVED EXPIRED (R),MR BHARAT T RAO
2423	FA/501/1990	12/08/2008	RAIBA SHANABHAI,KAMLABEN NANABHAI,MINOR KOKILABEN NANABHAI,MINOR DHAGABHAI NANABHAI,MINOR LALABHAI NANABHAI	UNSERVED EXPIRED (N),MR NIRAV C THAKKAR	TK PATEL & CO,G E B,NEW INDIA ASS. CO. LTD.	MR RAJNI H MEHTA,(MS AP KANSARA)
2424	FA/540/1990	30/11/2010	NEW INDIA INSURANCE COMPANY,	MR SUNIL B PARIKH,MR BR SHAH	SOMABHAI BHANABHAI,DRIVER HAJI ALLHARAKHA SANDHI,HASMUKHBHAI KANTILAL CHOKXI	MR MANOJ N POPAT,(MR RN SHAH),MR N A THAKKAR

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2425	FA/648/1990	02/08/2010	SATARALI ABBASALI SAIYED,SALIMKHA ABDULRAUFKHAN PATHAN,NEW INDIA ASSURANCE CO LTD TRANSPOSED AS R-8	MR RAJNI H MEHTA,	BAI NURI WD/O MALABHAI BACHU,SAVALIBEN MALABHAI BHABHOR,SURBABEN MALABHAI BHABHOR,KANSUDIBEN WD/O MALABHAI,BACHUBHAI JAHUBHAI BHABHOR,KAMODIBEN BACHUBHAI BHABHOR,RAJUBHAI MALABHAI BHABHOR,THE NEW INDIA ASSURANCE CO. LTD.	MR JA ADESHRA
2426	FA/649/1990	02/08/2010	SATARALI ABBASALI SAIYED,SALIMKHA ABDULRAUFKHAN PATHAN,NEW INDIA ASSURANCE CO LTD TRANSPOSED AS R-2	MR RAJNI H MEHTA,	KALUBHAI LUNJABHAI VAHONIYA BHIL,THE NEW INDIA ASSURANCE CO. LTD.	,MR JA ADESHRA
2427	FA/657/1990	11/04/2008	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	RAMESHKUMAR JETHALAL MARVADI,NURMOHMED MOHMADBHAI SHAIKH,FAIZMOHMED NAZIRMOHAMED SHAIKH,AHMEDABAD MUNICIPAL CORPN.	,MR MG NAGARKAR
2428	FA/690/1990	21/01/2011	G.S.R.T. CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	PUKHRAJJI HIRALAL SONI,BARMERA,SARASWATIBEN WD/O. P.H. SONI, BARMERA,PRAVATIBEN, WD/O S.P. SONI, BARMERA,BHAGWATIBEN SHANKERLAL SONI THRO' PRAVATIBEN S.P. SONI,JAGDISHKUMAR J. JOSHI,MANILAL VASHRAM HARIJAN,MAFATLAL K. PANCHAL,NEW INDIA INSURANCE CO.	,MR SV RAJU,(MS KUSUM M SHAH),(MR ANAND L SHARMA),MR SHALIN N MEHTA
2429	FA/692/1990	15/10/2019	THE STATE OF GUJARAT EXECUTIVE ENG.,	GOVERNMENT PLEADER	M/S K.M.PATEL AND CO.,	MR.CHIRAG K SUKHWANI
2430	FA/700/1990	24/09/2008	VASUDEVBHAI C PATEL,	(MR MB GANDHI)	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,TRANSPORT MANAGER	MR BP TANNA
2431	FA/708/1990	06/08/2008	G.S.R.T.C.LTD.,	MR HARDIK C RAWAL	JIVANBHAI VELA NATH HARIJAN,NATHA DHANA HARIJAN,PREMABAI NATHA HARIJAN,ACHAR VEJA HARIJAN,KHAMU VELA HARIJAN,KARMABAI VELA HARIJAN,DEMABAI VELA HARIJAN,SAMABAI VELA HARIJAN,ARJAN LAVJI RABARI,KARSAN DESHAR SOLANKI,NEW INDIA ASSURANCE CO. LTD.	
2432	FA/709/1990	06/08/2008	G.S.R.T.C.LTD.,	MR HARDIK C RAWAL	GHANSHYAM NARSHI THACKER,ARJAN LAVJI RABARI,KARSAN DESHAR SOLANKI,NEW INDIA ASSURANCE CO. LTD.	
2433	FA/710/1990	06/08/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD,	MR HARDIK C RAWAL	HANSABEN WD/O DHANJI P THACKER,MUKESHBHAI S/O DHANJI THACKER THRO' HIS GUARDIAN RESP.NO.1,GITABEN D/O DHANJI P THACKER THRO' HER GUARDIAN RESP. NO.1,SANTOSHBEN D/O D P THACKER THRO' HIS GUARDIAN RESP. NO.1,VELBAI M/O D P THACKER,ARJAN LAVJI RABARI	MR BH BHAGAT,MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA
2434	FA/711/1990	06/08/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD,	MR HARDIK C RAWAL	KARSAN DESHAR SOLANKI,ARJAN LAVJI RABARI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
2435	FA/712/1990	06/08/2008	G.S.R.T.C. CORPORATION,	MR HARDIK C RAWAL	JAYSHREE WD/O VIJAYCHANDRA @ HIRALAL GOVINDJI SHAH,SAKRABAI M/O VIJAYCHANDRA @ HIRALAL GOVINDJI SHAH,MAHESHCHANDRA B/O VIJAYCHANDRA@ HIRALAL GOVINDJI SHAH,VASANTKUMAR B/O VIJAYCHANDRA @ HIRALAL GOVINDJI SHAH,DEEPAKKUMAR B/O VIJAYCHANDRA @ HIRALAL GOVINDJI SHAH,ARJAN LAVJI RABARI,KARSAN DESHAR SOLANKI,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA
2436	FA/713/1990	06/08/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	KARSAN DESHAR SOLANKI,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR BH BHAGAT,(MR PV NANAVATI),MR VIBHUTI NANAVATI

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2437	FA/714/1990	06/08/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD,	MR HARDIK C RAWAL	DILUBHA PRAGJI JADEJA,JANAKBA D JADEJA,MINOR HARSIDABA D JADEJA THRO' HER GUARDIAN RESP. NO.1,SURESHKUMAR D JADEJA THRO' HIS GUARDIAN RESP. NO.1,KESHABA PRAGJI JADEJA,ARJAN LAVJI RABARI,KARSAN D SOLANKI,NEW INDIA ASSURANCE CO. LTD	,MR BH BHAGAT,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA
2438	FA/736/1990	12/08/2008	SWASTIK HOUSEHOLD INDUSTRIES,	MR BR SHAH,NANAVATI ASSOCIATES	KISHAN LILARAM KHUSALANI,DILIP CHHABLANI,HEMANDAS M SAJANINI	,NOTICE SERVED
2439	FA/737/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKORE CHENAJI MADHAJI,	NOTICE UNSERVED
2440	FA/738/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKORE DANAJI BHALUJI,	MR BG PATEL
2441	FA/739/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKORE BHEMAJI BHALUJI,THAKORE BHEMAJI BHALUJI	MR BG PATEL
2442	FA/740/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BANUBEN ABDULRAHEMAN VOHRA,	MR BG PATEL
2443	FA/741/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA MANKAJI GALBAJI,	MR BG PATEL
2444	FA/742/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA JETHAJI JESHINGJI,	MR BG PATEL
2445	FA/743/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA RAMJI KALAJI,	MR BG PATEL
2446	FA/744/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA KALAJI KALUJI,	MR BG PATEL
2447	FA/745/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA ARJANJI MADHAJI,	MR BG PATEL
2448	FA/746/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA MOTJI SHALUJI,	MR BG PATEL
2449	FA/747/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA MALABHAI RAMSINGBHAI,	MR BG PATEL
2450	FA/748/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA CHELAJI VAJAJI,	MR BG PATEL
2451	FA/749/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA DARJIJI VAJAJI,	MR BG PATEL
2452	FA/750/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA SAVITABEN DARJAJI,	MR BG PATEL
2453	FA/751/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULRAHEMAN A VOHRA,	MR BG PATEL
2454	FA/752/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JAKIRHUSEN A VOHRA,	MR BG PATEL
2455	FA/753/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SAYARABEN A VOHRA,	MR BG PATEL
2456	FA/754/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF THAKARADA NATHABHAI VAKTABHAI,SHANKARJI N THAKARADA,PRADHANJI N THAKARADA,MANSINGJI N THAKARADA,PARKHANJI N THAKARADA,FULAJI N THAKARADA,LALVAJI N THAKARADA	,MR BG PATEL
2457	FA/755/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA NATHAJI BHEMAJI,	MR BG PATEL

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2458	FA/756/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA MANKAJI VELAJI,	MR BG PATEL
2459	FA/757/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA MOHANJI RADHUJI,	MR BG PATEL
2460	FA/758/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA RADHUJI BHEMAJI,	MR BG PATEL
2461	FA/759/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA LAXMANJI RADHUJI,	MR BG PATEL
2462	FA/760/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA BHIKHAJI RADHUJI,	MR BG PATEL
2463	FA/761/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA PRADHAJI HAJURIJI,	MR BG PATEL
2464	FA/762/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA HAJURJI KALUJI,	MR BG PATEL
2465	FA/763/1990	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA BADAJI HAJURJI,	MR BG PATEL
2466	FA/764/1990	01/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	RESHMABEN WD/O SURSING BARIA,RAJANSING SURSING BARIA MINOR THRO' GUARDIAN RESP.NO.1.,SURENDRA JANAMMA PILI,BANABHAI NANNUBHAI BHISTI,UNITED INDIA FIRE & GENERAL INSURANCE CO.,,NANNUSINH BHAVERLAL BHISTI	NOTICE SERVED,MR VIBHUTI NANAVATI
2467	FA/766/1990	07/02/2011	G.S.R.T. CORPORATION,	GOVERNMENT PLEADER	RAILIBEN BAIJIBHAI KALUBHAI KOLI,SHANIYABHAI RAIJIBHAI KOLI,SAVITABEN RAIJIBHAI KOLI,KESAMBEN RAIJIBHAI KOLI,SURENDRA JANAMMA PILLE,BANABHAI NANUBHAI BHISTI,NANUSINH BHAVARLAL BHISTI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR BG PATEL
2468	FA/769/1990	10/01/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	MATHURBHAI M. PATELIA,SARDARBHAI MATHURBHAI,PRABHATSINH MATHURBHAI MINOR THRO' GUARDIAN RESP.NO.1.,HIMATSINGH MATHURBHAI MINOR THRO' GUARDIAN RESP.NO.1.,ANOPSINH MATHURBHAI MINOR THRO' GUARDIAN RESP.NO.1.,SURENDRA JANAMMA PILLE,BANABHAI NANUBHAI BHISTI,NANUSINH BHAVERLAL BHISTI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR PV NANAVATI),(MR. JC SHETH)
2469	FA/776/1990	13/05/2008	MADHUBEN GOPALBHAI PATEL,VINODKUMAR GOPALBHAI PATEL,PRAVINKUMAR GOPALBHAI PATEL,ROHITKUMAR GOPALBHAI PATEL	NOTICE UNSERVED	NANDKUMAR SANTARAM SINDE,MANJEET TRANSPORT,NEW INDIA ASSURANCE CO.LTD.	SERVED BY RPAD (N),NOTICE UNSERVED,MR PF MAKWANA
2470	FA/781/1990	12/05/2008	JAYSING GOKUMDAS KHARVA,SHANTABEN SHAMJI TAHCKER,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	LILAVATIBEN WD/O RATILAL MOHANLAL MADIAR,SAILESHKUMAR RATILAL MADIAR,JIGNASA D/O RATILAL M MADIAR,TAMI D/O RATILAL M MADIAR,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED
2471	FA/782/1990	28/03/2008	KHUSALBHAI N PATEL,ORIENTAL INSURANCE CO.LTD.,ORIENTAL INSSURANCE CO.LTD.	MR RAJNI H MEHTA	REKHABEN WD/O.MAHESHKUMAR NAIK,MINOR ANIMESH M , THROUGH GUARDIAN NO.1 REKHABEN,MINOR KOMAL M NAIK, THROUGH GUARDIAN NO.1 REKHABEN,DIWALIBEN W/O.CHHOTUBHAI PARAGAJI,CHHOTUBHAI PARAGAJI NAIK,RAMDAS RATAN KOLI,RASHMIKANT THAKORLAL PANCHAL,SHRAVAN BABURAO SIRKA	NOTICE SERVED,MR RR MARSHALL
2472	FA/783/1990	09/05/2008	GUJARAT STATE HANDLOOM DEVELOPMENT CORPORATION LTD.,	(MR BR GUPTA)	BHARAT BHUSAN BROTHERS,	(MR PM RAVAL)
2473	FA/796/1990	02/12/2011	THE NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	AMARBHAI TEJABHAI DAFDA,RAMA KANA KOLI,RAJSIBHAI DEVSHIBHAI VADHER,	NOTICE SERVED,MR RC KAKKAD

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2474	FA/884/1990	16/05/2008	Y S GOPALDRISHNA SHETHI,	MR HEMANT S SHAH	SYNDICATE BANK,RAMKUMAR MILLS P LTD,Y S NANJIYAM SHETHI,Y S ADINARAYAN SHETHI,Y N GANGADHAR SHETHI,GOPALKRUSHNA TEXTILE MILLS	SERVED BY RPAD (N),MR SN SOPARKAR
2475	FA/885/1990	11/08/2008	NAVINCHANDRA RAMJIBHAI,JAYESH VINODCHANDRA,PRASHANT MOHANLAL	MR KH DAMANI	LALJIBHAI NANALAL,	MR JK PARMAR
2476	FA/892/1990	13/05/2008	MANUBHAI R PATEL,	(MR MB GANDHI)	MUNICIPAL CORPN. OF AHMEDABAD,TRANSPORT MANAGER OF AHMEDABAD MUNICIPAL TRANSPORT SERVICE	,MR BP TANNA
2477	FA/894/1990	14/03/2008	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	LAGHARABHAI UKABHAI BHARWAD,MINOR KOKIBEN LAGHARABHAI,MINOR KAILASHBEN LAGHARABHAI,MINOR TINUBHAI LAGHARABHAI,MINOR BHANUBEN LAGHARABHAI,MINOR RANJANBEN LAGHARABHAI,HAKUMUDDIN RAJBHAI VORA,NAVINCHANDRA PRAGJIBHAI VANIA	NOTICE SERVED,DS AFF.NOT FILED (R),MR BB NAIK
2478	FA/896/1990	29/07/2011	PARASMAL CHANDANMALJI LUNIA,	(MR SJ GAEKWAD)	GAUTAMCHAND JETHMALJI JAIN,MAHALAXMI COMPANY,JETHMAL HASTIMAL	MR MURALI N DEVNANI,MR NIRAD D BUCH
2479	FA/897/1990	16/08/2010	BHAGWATI TEXTILES PVT. LTD.,	MR S TRIPATHY	PRAGATI INDUSTRIES,	(MR KB PADIA)
2480	FA/914/1990	21/03/2017	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL,MS AVANI S MEHTA	MAGANBHAI HARMINGBHAI DAMOR,VALIBEN MAGANLAL DAMOR,PUNJIBEN MAGANBHAI DAMOR,PRABHATBHAI B RAJPUT,LALJIBHAI D PRAJAPATI	
2481	FA/916/1990	14/03/2015	SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECEASED THAKARDA TALA HAJUR THROUGH TR TALAJI,	(MR. RS GAJJAR)
2482	FA/921/1990	08/02/2018	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RABARI JIVABHAI METHABHAI,	NOTICE SERVED
2483	FA/924/1990	07/04/2011	NEW INDIA ASSURANCE CO.LTD,	(MR HASMUKH THAKKER)	.,	
2484	FA/1034/1990	10/07/2008	JAIMIN CONSTRUCTION,	MR PR THAKKAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
2485	FA/1052/1990	13/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR KN RAVAL,MR HARDIK C RAWAL	CHAMPABEN TULSIDAS,NIRUBEN CHHAGANBHAI DHAMECHA,SANJAY CHHAGANBHAI DHAMECHA,SHANTILAL CHHAGANBHAI DHAMECHA,PUSHPABEN CHHAGANBHAI DHAMECHA,VINODBHAI BACHUBHAI KOLI,BHUPATBHAI KARSANBHAI RAJPUT,SUNDRASINH DHUBHA JADEJA (S.T.DRIVER),UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR DARSHAN M PARIKH,(MR SURESHM SHAH),MS AVANI S MEHTA
2486	FA/1053/1990	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,	MR KN RAVAL,MR HARDIK C RAWAL	MANGUBHAI H MAKWANA HARIJAN,SURENDRASINH DINUBHA JADEJA,VINOD B KOLI,BHUPATBHAI K RAJPUT,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MS AVANI S MEHTA
2487	FA/1054/1990	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,	MR KN RAVAL,MR HARDIK C RAWAL	KARSANBHAI DANABHAI MANDHUA,SURENDRASINH DINUBHA JADEJA,VINOD B KOLI,BHUPATBHAI K RAJPUT,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MS AVANI S MEHTA
2488	FA/1055/1990	13/05/2008	GUJ STATE ROAD TRANSPORT CORPN,	MR KN RAVAL,MR HARDIK C RAWAL	MANGALSINGH JASHUBHAI JADEJA,SURENDRASINH DANUBHA JADEJA,VINOD BACHUBHAI KOLI,BHUPATBHAI KARSANBHAI RAJPUT,UNITED INDIA INSURANCE CO LTD	(MR SURESHM SHAH),MS AVANI S MEHTA
2489	FA/1057/1990	11/04/2008	ORIENTAL INSURANCE CO LTD,INDRAVADAN TRIBHOVANDAS TRIVED,MANHAR KODARBHAI BHAGAT	DELETED,MR RR MARSHALL	VINAY ISHWARBHAI PATEL,	MR BR PARIKH
2490	FA/1059/1990	22/06/2017	REGIONAL DIRECTOR-ESI,	MR HEMANT S SHAH	MULIBEN MOTIBHAI PARMAR,RAMIBEN D/O MOTIBHAI KALABHAI,KANTABEN D/O MOTIBHAI KALABHAI,KANKUBEN D/O MOTIBHAI KALABHAI	MR M S SHAIKH
2491	FA/1060/1990	14/03/2008	THE NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA	MUKESHKUMAR GOPALBHAI,	DS AFF.NOT FILED (R)

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2492	FA/1062/1990	02/03/2010	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	.,	
2493	FA/1064/1990	16/07/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	MR ASHOK L SHAH	RAJESH CONSTRUCTION CO,I M PATEL	MR JA SHELAT
2494	FA/1065/1990	18/11/2010	GUJARAT HOUSING BOARD,	MR YN RAVANI	PRAMUKHKUMAR KANUBHAI PATEL,	NOTICE SERVED
2495	FA/1073/1990	09/07/2008	ORIENTAL INSURANCE CO LTD,	MR ARUN H MEHTA,MR SHALIN N MEHTA	SURESHKUMAR RATILAL PATEL,SHANKAR VIJAY SAW MILLS	,MR HM PARIKH
2496	FA/1074/1990	23/12/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	D R SHANKARA IYER,SORATH CONSTRUCTION CO	(MR KG VAKHARIA)
2497	FA/1075/1990	18/07/2011	NANDUBHAI BABUBHAI NAIK,AMBADAS KESHAVRAV SONWANE,DINESH NANALAL SUTHAR,SARJUBHAI SUKHARAMBHAI,ASHOK RATILAL RATHOD,AMRITLAL MAFATLAL PATEL	MR MC BHATT	CADMACH MACHINERY CO PVT LTD,	M/S TRIVEDI & GUPTA
2498	FA/1114/1990	14/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	KANTABEN GANDALAL WD/O. NARAN SHIVRAM,KHODIDAS KARSANBHAI,JAGDISHBHAI MAKANBHAI	,MR SANDIP C SHAH,MR PM THAKKAR
2499	FA/1116/1990	15/04/2014	HEIRS OF CHHAGAN MAVABHAI,JIVATIBEN CHHAGANLAL,HEIRS OF VITHAL CHHAGANLAL THROUGH HIS HEIRS,MAGANLAL CHHAGANLAL,POPATLAL CHHAGANLAL,MUKTABEN CHHAGANLAL,LABHU CHHAGANLAL,KANTABEN CHHAGANLAL,MANJULA CHHAGANLAL,JASVANTI CHHAGANLAL,SINCE DECDTHRU HER HEIRS & L.RS.,LUCKY BHUPATBHAI BHUT,JAYABEN VITHAL,PALLAVIBEN BHUPATBHAI BHUT,MADHUBEN VITHALBHAI,MINOR MINTU VITHALBHAI,THROUGHGUARDIAN JAYABEN VITHALBHAI,MINOR PIYUSH VITHALBHAI, THR' GUARDIAN JAYABEN VITHALBHAI,MINOR LALIT VITHALBHAI,THROUGHGUARDIAN JAYABEN VITHALBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH),(MR RS TALREJA)	SARDAR PATEL CO-OP. HOUSING SOCIETY LTD.,STATE OF GUJARAT	,MR BC DAVE
2500	FA/1117/1990	15/06/2017	PANKAJBHAI SURESHCHANDRA JAYSWAL,	NOTICE SERVED	MANIBEN WD/O RAMJIBHAI MITHA- BHAI PARMAR,INDIRABEN KANTIBHAI PARMAR,KAILASHBEN KANTIBHAI PARMAR,ORIENTAL INSURANCE CO LTD	NOTICE UNSERVED,MR BHARAT T RAO,MR HARIT J BHATT,MR R G DWIVEDI
2501	FA/1118/1990	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR BH BHAGAT,MR BR SHAH,MS LILU K BHAYA	MINOR HITESHBHAI NAGINBHAI MISTRY,GUARDIAN HANSABEN NAGIN,MUKHATIYARSHEE NANUSHA DIWAN,AMBALAL BHAILALBHAI PATEL	NOTICE UNSERVED,(MR IM KAPUR),MR MTM HAKIM
2502	FA/1134/1990	13/07/2018	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH	KESHAVLAL BHULABHAI PATEL,JIWAJI KESUJI THAKORE (DIED) THRO' HIS HEIRS.,BHIKHAJI JIVAJI,JESANG JIVAJI,MANUBHAI JIVAJI,DAHYABHAI NATHUBHAI MALI,PATEL HIRALAL MANILAL,BHANUMATIBEN DAVE HEIR AND L R OF D/D BHAGATRAM V DAVE,CHHAGANLAL GANGARAM PATEL - BYHIS P.A.RANCHHODLAL CHHAGANLAL,PATEL CHUNILAL SANKARLAL	,UNSERVED EXPIRED (N)
2503	FA/1135/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	SHARDABEN WD/0. HARISHCHANDRA SHANKERLAL KHANDHEDIA,KANAIYALAL S. KHANDHEDIA,MANIBEN VALDAS,BHANUMATI BALASHANKER,INDUMATI MANILAL,SAIYAD MUKHTAR HUSSAIN S/O KHILAFAT HUSSAIN BUKHARI	DELETED,MR KT DAVE,MR UI VYAS
2504	FA/1136/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	BHAGAJI VAGHAJI THAKOR,KACHRAJI ATAJI THAKOR,NATHAJI ATAJI THAKOR,SHANKERJI JAGAJI THAKOR,BAI JIJI WD/O MANAJI JAGAJI THAKOR,KADAKIYA & CO.	
2505	FA/1137/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	PRATAPKUNJ CO.-OP.HSG. SOCIETYLIMITED,	NOTICE SERVED
2506	FA/1138/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	LAVANYA CO.-OP. HSG. SOCIETY LIMITED,	

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2507	FA/1139/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	KAMLABEN WD/O. PRANLAL VRAJLALDAVE,NANUBHAI ALIAS SATISHCHANDRA DAYARAM PANDYA,VIRABALA MULSHANKER THAKER	
2508	FA/1141/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	HATHISING H. SHAH - DIED THRO'HIS HEIRS,HARSHVADAN HATHISING SHAH,NARESH HATHISING SHAH,NIRANJAN HATHISING SHAH,VIJAYBHAI HATHISING SHAH,TRIKAMLAL MAHASUKHRAM SHAH,BHUDARBHAI MATHURBHAI CHOKSI	
2509	FA/1142/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	BHAGAJI VAGHAJI THAKORE,KACHARAJI ATAJI THAKOR,SHANKARJI JAGAJI THAKOR,JIJI WD/O MANAJI JAGAJI THAKOR,DILIPBHAI RAMANLAL PARIKH,SUDHABEN RAMANLAL PARIKH,BHARTIBEN RAMANLAL PARIKH,PADMABEN CHANDRAKANT,USHABEN RAMANLAL,SARLABEN KANTILAL,VIRENDRA FAKIRCHAND,KIRITBHAI THAKORLAL,HARISHBHAI AMRATLAL,MAHENDRA SHANTILAL,SARLABEN VIJIBHAI,SHANTABEN GOPALDAS,DIVYABEN VIMALBHAI,KANKUBEN KANTILAL	,MR SH SANJANWALA
2510	FA/1143/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	NARANBHAI CHHABABHAI PATEL,BABARBHAI CHHABHBHAI PATEL DIED - THRO' HIS HEIRS.,BHAILALBHAI BABARBHAI PATEL,NATVARBHAI BABARBHAI PATEL,NAVINCHANDRA BABARBHAI PATEL,KAMLABEN WD/O BABARBHAI CHHABABHAI	(MR JJ SHAH)
2511	FA/1144/1990	22/06/2018	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH	MANILAL V. PATEL (DELETED AS PER COURT'S ORDER DT.4/12/72),JAMIYATRAM D. PANDYA,ADVOCATE,CHAMPABEN D/O REVASHANKER MULJIBHAI,MANEKBAG CO.OP.HSG.SOCIETY LTD	,RULE UNSERVED
2512	FA/1145/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	BHAGAJI VAGHAJI THAKOR,KACHARAJI ATAJI THAKOR,NATHAJI JAGAJI THAKOR,SHANKERJI JAGAJI THAKOR,JIJI WD/O MANAJI JAGAJI THAKOR,JUDABHAI RAMCHANDRA PANDYA,KAPILABEN HIRALAL PARIKH,PRAMILABEN JAYANTILAL VORA,KOKILABEN MAHENDRABHAI PARIKH,JUSHABEN MUKUNDLAL SHETH,NILABEN HIRALAL PARIKH,DAKSHABEN HIRALAL PARIKH,NALINIBEN HARSHADBHAI PARIKH	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
2513	FA/1146/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	JAMIYATRAM DAYASHANKER PANDYA,KAMLA WD/O PRANLAL VRAJLAL DAVE,SURYAKUMAR JAMIYATRAM,ASHOKKUMAR JAMIYATRAM,PRAFULKUMAR JAMIYATRAM,SHARDAKUMAR JAMIYATRAM	,(MR A J PATEL)
2514	FA/1147/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	RAMSANG LAKHUJI,JAMIYATRAM DAYASHANKER PANDYA ADVOCATE	RULE UNSERVED
2515	FA/1148/1990	20/07/2011	MUSAMIYA IMAM HAIDERBUX RAZVI SAJJADANSHIN,	MR AK MAVALANKAR	MOHMAD SHARIF EBRAHIM,HASAM SHARIF EBRAHIM,NARANBHAI CHHABABHAI PATEL,HEIRS OF BABARBHAI CHHABABHAI PATEL, THROUGH HIS HEIRS.,BHAILALBHAI BABARBHAI,NATVARBHAI BABARBHAI,BABUBHAI BABARBHAI,NAVINCHANDRA BABUBHAI,KAMLABEN WD/O. BABARBHAI CHHABABHAI	,RULE UNSERVED
2516	FA/1176/1990	09/09/2008	NAZMU HUSEINBHAI GOSE,	MR DR BHATT	THAKORBHAI SOMABHAI AHIR,JAGATNARAYAN JAGISH KHANNA DELETED,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,DS AFF.NOT FILED (R),MR VIBHUTI NANAVATI
2517	FA/1191/1990	03/07/2008	ADDL. SPECIAL LAND ACQUISITIONOFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	SHAKRABHAI SHANABHAI PATEL,	MR GM AMIN

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2518	FA/1192/1990	03/07/2008	ADDL.SPECIAL LAND ACQUISITION OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	RAMANLAL DAVALBHAI PATEL,RAMESHCHANDRA DAVALBHAI PATEL,SHANTABEN AMBALAL PATEL,HARSHAD AMBALAL PATEL,HEMANT AMBALAL PATEL,BHISM AMBALAL PATEL	MR GM AMIN
2519	FA/1193/1990	03/07/2008	ADDL.SPECIAL LAND ACQUISITION OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	DAHYABHAI DHANJIBHAI PATEL,	MR GM AMIN
2520	FA/1194/1990	03/07/2008	ADDL. SPECIAL LAND ACQUISITIONOFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	RETIBEN DAHYABHAI PATEL,	MR GM AMIN
2521	FA/1196/1990	04/07/2008	THE ADDL.SPL.LAND ACQUISITION OFFICER,CAPITAL PROJECT,GANDHINAGAR	GOVERNMENT PLEADER	VISAJI FULAJI,MAGAJI VISAJI,UJIBEN BABAJI,MANIBEN,DIPABEN VISAJI,BABUBEN RABAJI	MR GM AMIN
2522	FA/1199/1990	03/07/2008	ADDL. SPL. LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	VALLABHBHAI DHANJIBHAI,	MR GM AMIN
2523	FA/1200/1990	03/07/2008	ADDL. SPL. LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	PARSOTAMBHAI KAKUBHAI,RAMANBHAI KAKUBHAI,RATILAL KAKUBHAI,AMRUTBHAI KAKUBHAI,SAMUBEN KAKUBHAI,DAHIBEN KAKUBHAI,RAIBEN KAKUBHAI,CHANCHALBEN KAKUBEN THRO' PAH RESP. NO. 4	MR GM AMIN
2524	FA/1202/1990	03/07/2008	ADDL. SPL. LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	HEIRS OF SOMAJI BHALAJI,POPATJI SOMAJI,DHORAJI BHALAJI,DHULIBEN WD/O BECHARJI BHALAJI,NARANBHAI KACHARADAS PATEL,VISNUBHAI M PATEL THRO' PAH DEVABHAI C PATEL	MR GM AMIN
2525	FA/1203/1990	03/07/2008	ADDL. SPL. LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER	RATILAL MADHABHAI,BAPUBHAI MADHABHAI	MR GM AMIN
2526	FA/1204/1990	03/07/2008	ADDL. SPL.LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER,MS TRUSHA K PATEL	HEIRS OF RANCHODJI DHOLAJI,JESANGJI RANCHHODJI,BHAVANJI RANCHHODJI,LAKHAJI RANCHHODJI	MR GM AMIN
2527	FA/1205/1990	03/07/2008	ADDL. SPL.LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER,MS TRUSHA K PATEL	RATIBHAI MADHABHAI,BABUBHAI MADHABHAI,DAHIBEN MADHABHAI,RATIBEN WD/O MADHABHAI PAH OF PUNJABHAI SHANABHAI	MR GM AMIN
2528	FA/1206/1990	03/07/2008	ADDL. SPL.LAND ACQ. OFFICER,CAPITAL PROJECT	GOVERNMENT PLEADER,MS TRUSHA K PATEL	BUDHAJI GAMANJI,GAJARABEN WD/O CHELAJI PAH MANUBHAI SHAKRABHAI PATEL	MR GM AMIN
2529	FA/1207/1990	11/02/2008	ANKLWSHWAR NAGARPALIKA PUBLIC WORKS,	(MR RN SHAH)	CHHOTALAL A PATEL,ASST. COLLECTOR (L. ACQ.)	MR PRASHANT G DESAI
2530	FA/1208/1990	11/02/2008	ANKLESHWAR NAGARPALIKA PUBLIC WORKS,	(MR RN SHAH)	HARENDRA M DESAI,JAYANTKUMAR M DESAI THRO' PAH RESP. NO.1,PUSHABEN K DESAI THRO' PAH RESP. NO.1,NITABEN L DESAI THRO' PAH RESP. NO.1,RITABEN K DESAI THRO' PAH RESP. NO.1,DY COLLECTOR	MR PRASHANT G DESAI,MS MITA S PANCHAL
2531	FA/1212/1990	27/11/2008	AHMEDABAD MUNICIPAL CORPN,	MR BP TANNA	DINA NAVINCHANDRA SHAH THROUGHNAVINCHANDRA RATILAL SHAH,SHAUKAT HUSEN ABDUL RAHIM SHAIKH,UNITED INDIA INSURANCE CO LTD	NOTICE NOT RECD BACK,MR KF DALAL,(MR PV NANAVATI),MR VIBHUTI NANAVATI
2532	FA/1213/1990	14/03/2008	NATIONAL INSURANCE CO.LTD.,RAJENDRAKUMAR PRABHULAL SHAH	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH	YOGESHKUMAR CHAMPAKLAL PANCHAL,AMNUDDING	NOTICE UNSERVED,MR SUNIL K SHAH
2533	FA/1216/1990	23/11/2018	PARSHOTTAMDAS C PATEL,AVANTIKA C.PATEL,KAUSHIKA P.PATEL,ASMITA B.PATEL,DR. RAJESH P.PATEL	UNSERVED EXPIRED (N),MR DHARMESH V SHAH	DAHYABHAI KERVAJI KOTADIA,SHIVAJIBHAI JAVANSING DARBAR,ORIENTAL INSURANCE CO. LTD,JOGENDRABHAI S PATEL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,DELETED,MR KF DALAL,MR SHALIN N MEHTA,MR R G DWIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2534	FA/1218/1990	14/03/2008	SUDHABEN WD/O RAJNIKANT CHIMANLAL DESAI,AKSHANT RAJNIKANT DESAI,CHIMANLAL SHANKARBHAI DESAI	NOTICE SERVED,UNSERVED EXPIRED (N)	SABBIR GUJABSAR,JANTA CHEMICAL LTD,NEW INDIA ASSURANCE CO. LTD	MR RAJNI H MEHTA
2535	FA/1234/1990	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	NIMESH C KOTHARI,	MR IM BENGALI
2536	FA/1235/1990	29/09/2009	MUNICIPAL CORPORATION OF THE AHMEDABAD,	MR SN SHELAT	STATE BANK OF INDIA (SBI),	
2537	FA/1236/1990	29/09/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR SN SHELAT	THE UNION BANK OF INDIA,	
2538	FA/1240/1990	07/02/2014	FOOD CORPORATION OF INDIA,REGIONAL MANAGER	MR SHAKEEL A QURESHI	KUNDANLAL L HARWANI HEIRS & LEGAL REPRESENTATIVES OF DECD,SMT.MEERA KUNDANLAL HARWANI WD/O.KUNDANLAL HARWANI,HARESH KUNDANLAL HARWANI,NARESH KUNDANLAL HARWANI,CHANDRA KUNDANLAL HARWANI @ LATA BHARAT PREEMLANI D/O.DECD,KEMANT KUNDANLAL HARWANI,JITENDRA KUNDANLAL HARWANI,VINOD KUNDANLAL HARWANI	,MR KG SUKHWANI,(MR RM VIN)
2539	FA/1241/1990	28/08/2019	EMPLOYEES' STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	AGEW STEEL MANUFACTURING PVT. LTD.,	MR AC GANDHI
2540	FA/1259/1990	11/08/2009	SHRI VELABHAI JIVABHAI PATEL,PATEL MANEKBEN W/O PATEL VELABHAI JIVABHAI	(MR MOHANBHAI DESAI)	HARIBHAI NARSHIBHAI PATEL,THE ORIENTAL FIRE AND GENERAL INSURANCE COMPANY	,SERVED BY AFFIX(N)
2541	FA/1260/1990	25/04/2012	C BRAHMBHATT & COMPANY,	(MR SB VAKIL)	STATE OF GUJARAT,G J SONEJI	GOVERNMENT PLEADER,NOTICE SERVED
2542	FA/1266/1990	23/11/2010	SOMABHAI PUNAMBHAI MARWADI,	(MR A J PATEL)	BHUPENDRABHAI V PATEL,NATIONAL INSURANCE CO.	NOTICE SERVED,MR RAJNI H MEHTA
2543	FA/1299/1990	22/07/2008	UNION OF INDIA,	(MR SN SINHA)	SHAKUNTALABEN CHITERMAL GUPTA,SHIVKUMAR CHITERMAL GUPTA,BIPINKUMAR CHITERMAL GUPTA	
2544	FA/1312/1990	04/07/2011	JUMMA MASJID TRUST,	MR BN PATEL	VASO NAGAR PANCHAYAT,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	GOVERNMENT PLEADER
2545	FA/1313/1990	07/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAHALINGASHETTY AND CO LTD,	PARAS K SUKHWANI
2546	FA/1360/1990	04/08/2010	SHAMBHUBHAI JIVRAJBHAI KATHROTIYA,	MR HA RAICHURA	STATE OF GUJARAT,	GOVERNMENT PLEADER
2547	FA/1362/1990	10/07/2008	SARPANCH,	MR DF AMIN	JUMMA MASJID TRUST, THROUGH ITS TRUSTEES,SHEIKH FAKIRBHAI JAMALBHAI,MOMIN ABDULREHMAN FATEHBHAI,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	,GOVERNMENT PLEADER
2548	FA/1374/1990	02/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASSOCIATED BUSINESS CORPN.,I M PATEL	,MR MG NAGARKAR
2549	FA/1375/1990	07/02/2011	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHANDI WD/O.NARSINH V KOLI,MINOR VAGESINH NARSINH KOLI THR'GUARDIAN BAI DHANDI,MINOR KASHNI NARSINH KOLI THR' GUARDIAN DHANDI KOLI,MINOR ARJAN NARSINH KOLI THR' DHANDI DHANDI KOLI,KISHORE SOMABHAI BARIA,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER,NOTICE SERVED
2550	FA/1378/1990	13/05/2008	ISAMBEG AMIRBEG MIRZA,SALIMABIBI ISAMBEG MIRZA	,MR SN SOPARKAR,(MR RAJESH K DESAI)	DHARMARAJ NAKAITA RAJPUT,R P TRADERS,NEW INDIA ASSURANCE CO.LTD.	,MR BR SHAH
2551	FA/1382/1990	15/05/2008	ASSISTANT ENGINEER (I),MANSING NAVALBHAI NALVAYA	MR NS SHEVADE	PARMABHAI WD/O RAM RATAN MANUBHAI KUSHVAH,GIRISH PANNALAL MODHIA,KANTILAL PANNALAL MODHIA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR MAHESH R SHAH
2552	FA/1386/1990	12/08/2009	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	DAUDBHAI UMARBHAI MOGAL,BANUBEN DAUDBHAI MOGAL,MAHEBUB DAUDBHAI MOGAL,MUNIRABANU DAUDBHAI MOGAL,JAISUKHBHAI VALLABHBHAI,VALLABHBHAI VASRAMBHAI,BALUBHAI SAVJIBHAI,CHAMUNDA TRANSPORT CO,CHAMUNDA TRANSPORT CO,HAKUBHAI BHANBHAI VALA,DOLATRAI DAYASHANKAR DAVE	,(PRADYUMAN B BHATT)

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2553	FA/1387/1990	12/08/2009	ORIENTAL INSURANCE CO.LTD.,	MR HJ BHATT,MR SHALIN N MEHTA	ABDULKARIM SIDIBHAI MOGAL,MASUBEN ABDULKARIM MOGAL,FARIDABANU HUSEINBHAI MOGAL,TULSAMBANU ABDULKARIM MOGAL,NASIMBANU ABDULKARIM MOGAL,RAZIYABANU ABDULKARIM MOGAL,REHANABANU ABDULKARIM MOGAL,AYUB ABDULKARIM MOGAL,JAISUKHBHAI VALLABBHAI,VALLABHBHAI VASHRAMBHAI,BALUBHAI SAVJIBHAI,CHAMUNDA TRANSPORT CO.,CHAMUNDA TRANSPORT CO.,HAKUBHAI BHANBHAI VALA,DOLATRAI DAYASHANKER DAVE	,(MR BK PARIKH),MR MB PARIKH
2554	FA/1388/1990	12/08/2008	ORIENTAL INSURANCE CO.LTD.,	MR HARIT J BHATT,MR SHALIN N MEHTA	IQBALBHAI JAMALBHAI NAGORI,JAISUKHBHAI VALLABHBHAI,VALLABHBHAI VASHRAMBHAI,BALUBHAI SAVJIBHAI,CHAMUNDA TRANSPORT CO.,CHAMUNDA TRANSPORT,HAKUBHAI BHANBHAI VALA,DOLATRAI DAYASHANKER DAVE	,(MR BK PARIKH),MR MB PARIKH
2555	FA/1389/1990	12/08/2008	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	TAUFIK ISMAILBHAI LAKHANI,JAISUKHBHAI VALLABHBHAI HINGU,VALLABHBHAI VASHRAMBHAI HINGU,BALUBHAI SAVJIBHAI,MESSORS CHAMUNDA TRANSPORT CO.,THE PATENERS OF MESSORS CHAMUNDA TRANSPORT CO.,HAKUBHAI BHANABHAI VALA,DOLATRAI DAYASHANKAR DAVE	
2556	FA/1392/1990	26/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	KRISHNARAO PANDURAO RAUT,RAMABHAI DEVABHAI KHANT	NOTICE SERVED,(MR BK PARIKH)
2557	FA/1393/1990	30/09/2008	MINOR DINA NAVINCHANDRA SHAH,	MR KF DALAL	SOKAT HUSEN ABDUL RAHIM SHAIKH,AHMEDABAD MUNICIPAL CORPN.,UNITED INDIA INSURANCE CO LTD	
2558	FA/1399/1990	05/08/2015	A'BAD MUNICIPAL CORPORATION,	NANAVATI & NANAVATI	RALLIS INDIA LIMITED,	(MR NJ MODI)
2559	FA/1413/1990	25/02/2019	PRATIBHABEN BHUPENDRA PACHIGAR,	MR AS VAKIL	DRIVER OF TRUCK NO DEL/2600 (NOT MENTINED),SHYAMSUNDER SOMNATH,NEW INDIA ASSURANCE CO LTD,RAGHUBHAI KANJIBHAI RABARI,AJITBHAI NARSINHBHAI PATEL,NEW INDIA INSURANCE CO LTD,VICKAY DILAWALI	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,SERVED BY RPAD (R),DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR,MS LILU K BHAYA
2560	FA/1418/1990	16/05/2008	VINUBA WD/O GAMBHIRSINH HIRSINHJI,KAILASH BA D/O GAMBHIRSINH,JAYENDRASINH GAMBHIRSINH,NAYANABEN GAMBHIRSINH JADEJA,HIRSINHJI MAKANSINHJI JADEJA,AMRUT BA HIRSINHJI MAKANSINHJI	MR MC BHATT	JASWANTSINH DAYALSINH LUBANA,SAOLILAK LEAGING AND FINANACE PVT LTD,NEW INDIA ASSURANCE CO LTD,SATTARBHAI KASAMBHAI TINTOEYA,UNITED INDIA INSURANCE CO LTD	,MR PF MAKWANA,MR SV RAJU
2561	FA/1420/1990	19/11/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	V D PATEL AND CO,GUJARAT INDUSTRIAL COOP BANK LTD,UNITED MERCANTILE COOP BANK LTD	,UNSERVED EXPIRED (N),MR JB DASTOOR
2562	FA/1421/1990	19/11/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	V D PATEL AND CO,	MS MAYA N BHAVNANI
2563	FA/1423/1990	24/09/2010	MUNICIPAL CORPN OF AHMEDABAD,	MR BP TANNA	SWAMI BHAGWATACHARYA EDUCATIONTRUST,	MR KV SHELAT

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2564	FA/1440/1990	25/02/2019	AJITBHAI NARSIHBHAI PATEL,	MR SN SHELAT	BHUPENDRA RAMNIKLAL PACHCHIGARTHROUGH HIS HEIRS,DRIVER OF TRUCK NO UEL-2600,SHYAM SOMNATH,NEW INDIA ASSURANCE CO LTD,RAGHUBHAI KANJIBHAI RABARI,UNITED INDIA INSURANCE CO LTD	NOTICE UNSERVED,DELETED,MR AS VAKIL,MR GC MAZMUDAR,MR HG MAZMUDAR,MS LILU K BHAYA
2565	FA/1450/1990	07/07/2016	HEMLATABEN B SHROFF,	(MR RN SHAH)	AHMEDABAD MUNICIPAL CORPORATION,G S NANAVATI	,(MR SK JHAVERI)
2566	FA/1470/1990	08/02/2011	A'BAD MUNICIPAL CORPORATION,	NANAVATI & NANAVATI	GUJARAT FISHERIES DEVELOPMENT CORPORATION,	MR HS MUNSHAW
2567	FA/1472/1990	16/11/2009	CHANDRIKABEN RAMANLAL PATEL,MINOR KUM.FALGUNI R.PATEL,MINOR KUM.VAISHALI R.PATEL,MINOR KUM.SAPNA R.PATEL,MINOR KUM.NIDHI R.PATEL,MINOR KUM.SHITAL R.PATEL	(MR SB VAKIL),MR JAHESH P PATEL	SHRI BANSILAL MADANLAL SONI,DEPUTY EXECUTIVE ENGINEER,GUJARAT WATER SUPPLY & SEWERAGE BOARD,THE STATE OF GUJARAT,THE NEW INDIA ASSURANCE CO. LTD.	,MR SUNIL B PARIKH
2568	FA/1477/1990	03/02/2011	VALIBEN WD/OF BHAGWANBHAI JIVABHAI,HANSABEN BHAGWANBHAI,JASUBEN BHAGWANBHAI,MANUBHAI BHAGAWANBHAI,RAJU ALIAS KISHORBHAI BHAGWAN,JELIBEN WD/OF JIVANBHAI KALABHAI	MR SANDIP C SHAH	.,	
2569	FA/1479/1990	14/03/2008	G.S.R.T. CORPORATION,	(MR MD PANDYA)	LEELABEN WD/O VIRSINGHBHAI,KANUBHAI VIRSINGHBHAI,SUKLI VIRSINGHBHAI,VALCHANDBHAI MOGHLABHAI JODNIA,CHATURIBEN VIRSINGHBHAI,DALIBEN VALCHANDBHAI,HUSEIN ISMAIL MAFAT	NOTICE SERVED
2570	FA/1480/1990	11/04/2008	G.S.R.T. CORPORATION,	(MR MD PANDYA)	RAMILABEN MOHANBHAI BHAMBHAI,RAMABHAI BHIKHABHAI BHAMBHAI,RAJIBEN RAMABHAI BHAMBHAI,DAHYABHAI RAMABHAI CHENVA,SHARIFFBHAI RASULBHAI MEMAN,UNITED INDIA INSURANCE CO.LTD.,MOTISING GAMBIRSINH CHAUHAN	,NOTICE SERVED,MR AM RAVAL
2571	FA/1481/1990	11/04/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MINOR VEENABEN P PRAJAPATI,DAHYABHAI R CHENVA,SHARIFFBHAI R MEMAN,UNITED INSURANCE CO.LTD.,MOTISINH G CHAUHAN	,NOTICE SERVED,MR RR MARSHALL
2572	FA/1482/1990	30/03/2016	UPENDRA MANGALDAS MODI,	MS PJ DAVAWALA	MANJI RANCHHODBHAI PATEL,NEW INDIA INSURANCE CO.LTD., RAJKOT.,BHIKHABHAI DEVJIBHAI OWNER OF TRUCK,RAJKOT NAGAR SAHKARI BANK LTD	GOVERNMENT PLEADER,NOTICE SERVED,MR VASANTS SHAH
2573	FA/1484/1990	16/11/2010	KISHOR BALWANTRAI DESAI,	(MR RN SHAH)	STATE BANK OF INDIA,CENTRAL CEREAL CHEMICALS PVT. LTD.,KONERBET GAJANAND BALIGA,AREAM CHEMICAL CORPORATION	,MR AC GANDHI
2574	FA/1486/1990	29/06/2010	NEW INDIA ASURANCE CO. LAT,	(MR SB VAKIL)	RASIKLAL DAHYABHAI SHAH,PRABHABEN WIFE OF RASIKLAL D. SHAH,DEVBAHADURSING C. RAJPUT,THE EXECUTIVE ENGINEER	
2575	FA/1488/1990	11/07/2011	BAIJNATH JANKIPRASAD,JANKIPRASAD KISHORILAL	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATIO,	MR PRASHANT G DESAI
2576	FA/1498/1990	02/05/2017	BOROUGH MUNICIPALTIY,	MR SV RAJU	MANUBHAI.B.PATEL & CO.,A REGISTERED PARTNERSHIP FIRM,J.P.PAREKH & SONS,ARCHITECTS, ENGINEERS & SURVEYORS	RULE SERVED,(MR UMESH A TRIVEDI),MR VINOD H BAROT
2577	FA/1510/1990	20/06/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAHYABHAI PETHABHAI & CO.,	NOTICE SERVED
2578	FA/1511/1990	20/06/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAHYABHAI PETHABHAI & CO.,,	NOTICE SERVED
2579	FA/1530/1990	14/05/2008	STATE OF GUJARAT,LAND ACQ. OFFICER & DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHANTSHRI KALYANDASJI GURU,	NOTICE SERVED

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2580	FA/1562/1990	17/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RASIDAHMED GULAMMOHMED MATADAR,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER,MR TRILOK J PATEL
2581	FA/1570/1990	21/11/2008	G.S.R.T. CORPORATION,NAGENDRASINH RANMALSINH [DRIVER]	(MR MD PANDYA)	MAVSINH M. PARMAR,	(MR NAGIN N GANDHI)
2582	FA/1571/1990	21/11/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,NAGENDRASINH RANMALSINH	(MR MD PANDYA)	HEIRS OF HADABHAI TAPUBHAI,JIVUBEN HADABHAI,RANUBA HADABHAI MINOR THRO' GUARDIAN NO.1/1.,VIRA HADABHAI MINOR THRO' GUARDIAN NO. 1/1,GANUBA HADABHAI MINOR THRO' GUARDIAN NO. 1/1,SHAKTIDAN HADABHAI MINOR THRO'GUARDIAN NO. 1/1	,MR GAURANG H BHATT
2583	FA/1575/1990	10/05/2013	RANJITSINHJI DILUBHA JADEJA,	MR HM JADEJA	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2584	FA/1576/1990	10/05/2013	JADEJA DILUBHA SATUBHA,	MR HM JADEJA	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2585	FA/1584/1990	16/05/2008	PRAGNABEN D/O GH TRIVEDI,	(MR HB SHAH)	NATHUSING L THAKOR,AMBICA TRANSPORT,NEW INDIA ASSURANCE CO. LTD,GIJUBHAI H TRIVEDI,FALGUNIBEN M GOR,NATIONAL INSURANCE CO. LTD	RULE SERVED BY DS,MR PF MAKWANA,MR BY MANKAD,(MR YS MANKAD)
2586	FA/1585/1990	16/05/2008	FALGUNIBEN M GOR,	(MR HB SHAH)	NATHUSINH L THAKOR,AMBICA TRANSPORT,NEW INDIA ASSURANCE CO. LTD	RULE SERVED BY DS,MR PF MAKWANA
2587	FA/1588/1990	20/12/2010	KHIMJI DUDHAJI VANZARA,	NOTICE UNSERVED	HARCHARANSINH MANMOHAN SIKH, ADULT,,UNITED INDIA INSURANCE CO.,	MR MG NAGARKAR,(MR AV TRIVEDI)
2588	FA/1593/1990	21/07/2010	SHARDABEN WD/O. DHIRAJBHAI RAYJIBHAI PATEL,MAHESHBHAI D. PATEL,RAYJIBHAI JHAVERBHAI PATEL,GANGABEN WD/O. RAYJIBHAI JHAVERBHAI PATEL,ARVINDBHAI R. PATEL,NAGINBHAI R. PATEL	MR BM MANGUKIYA	PARSHOTTAMBHAI P. PATEL,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR RAJNI H MEHTA,MR BR SHAH
2589	FA/1606/1990	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR SN SHELAT	GALABHAI GOBARBHAI PARMAR,	MR SUNIL K SHAH,MR KD VASHI
2590	FA/1607/1990	24/09/2008	G.S.R.T. CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	MOHAMMED-SAFI ISSA TALI,SUGRABIBI MOHAMMED SAFI ISSA TALI,DINESHKUMAR MANEKLAL MODHIYA	NOTICE SERVED
2591	FA/1613/1990	10/11/2008	PEREIRS MOULDS & DIES,ALPHONSUS V PEREIRS	NOTICE UNSERVED	STATE BANK OF INDIA,	NOTICE SERVED
2592	FA/1625/1990	16/11/2010	SHANTABEN M GAOKWAD,	UNSERVED EXPIRED (N)	NARENDRA N JADHAV,CHANDRASHEKHAR BAOSAHEB KADAM	DELETED,MR YN OZA
2593	FA/1628/1990	25/08/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ROHIT PULP & PAPER MILLS LTD,T D VANIA	NOTICE SERVED,MR AC GANDHI
2594	FA/1630/1990	28/08/2008	JOHN G VARGHESE,	(MR MC SHAH)	AHMEDABAD MUNI. CORPORATION,	NOTICE SERVED
2595	FA/1634/1990	06/12/2010	HEIRS OF PREMJIBHAI PUNJABHAI,DEVIBEN PREMJI,SHANTABEN PREMJI,RAMESH PREMJI,KAPUBEN PREMJI,SAVITABEN PREMJI,PUSHPABEN PREMJI,DINESH PREMJI,NATHABHAI PUNJABHAI HARIJAN	MR HA RAICHURA	JIVANBHAI PUNJABHAI HARIJAN,MITHABHAI P HARIJAN,PUNJIBEN P HARIJAN	MR BS PATEL
2596	FA/1642/1990	16/05/2008	BRAHMAN SHIVA MAGHA,	MR MC BHATT	KURESHI RAMJANBHAI CHANDBHAI,MEMON PIRABHAI USMANBHAI,UNITED INDIA ASSURANCE CO.LTD.	,MR JV JAPEE,(MR PV NANAVATI),MR VIBHUTI NANAVATI
2597	FA/1643/1990	16/05/2008	MINOR BRAHMIN VAJA KARSAN THROUGH KARSAN KANJI,	MR MC BHATT	KURESHI RAMJANBHAI CHANDBHAI,MEMON PIRABHAI USMANBHAI,UNITED INDIA INSURANCE CO.LTD.	,MR JV JAPEE,(MR PV NANAVATI)

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2598	FA/1647/1990	25/08/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	T D VANIA,ROHIT PULP AND PAPERS MILLS LTD.	NOTICE SERVED,MR AC GANDHI
2599	FA/1648/1990	07/03/2017	SURAJBEN WD/O GOVINDBHAI PARBHUDAS,HIRABHAI GOVINDBHAI,DASHRATHBHAI GOVINDBHAI,RAMANBHAI GOVINDBHAI,JASUBHAI GOVINDBHAI,ASHOKBHAI GOVINDBHAI	NOTICE SERVED,NOTICE UNSERVED	STATE OF GUJARAT,SAHYOJAN CO OP HOUSING SOCIETY	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
2600	FA/1674/1990	25/06/2010	RAJU HARISING SONWANE,	MR HM PARIKH	GUJARAT ELECTRICITY BOARD,SWAMINA INTERNATIONAL (P) LTD.,ORIENTAL INSURNCE CO.LTD.,GUJARAT URJA VIKAS NIGAM LIMITED	,MR RAJNI H MEHTA,(MR MD PANDYA)
2601	FA/1681/1990	30/11/2010	NARSINHBHAI JETHABHAI PATEL,	(MR A J PATEL)	POPATBHAI DWARKADAS PATEL,NEHAJI RUPAJI MOLAVIYA,UNITED INDIA INSURANCE COMPANY LIMITED.	,(MR AV TRIVEDI)
2602	FA/1684/1990	06/07/2011	MUNICIPAL CORPORATION OF AHMEDABAD,	MR SN SHELAT,(MRS VD NANAVATI)	BANK OF RAJASTHAN LTD.,	NOTICE SERVED
2603	FA/1685/1990	30/08/2011	BHARAT PETROLEUM CORPORATION LTD.,	(MR BR GUPTA)	MAHENDRALAL S KAPADIA,RAJIVKUMAR M KAPADIA,SARASPUR GAS SERVICE,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,NOTICE UNSERVED,MR RAJNI H MEHTA,MR YATIN SONI,MS MEGHA JANI,MR HJ BHATT
2604	FA/1748/1990	15/05/2008	GUJ. STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SANDHYABEN WD/O ANILKUMAR K SHAH,MINOR PRITESH S/O ANILKUMAR THROUGH HIS GUARDIAN RESP.NO.1,MINOR DEVANG S/O ANILKUMAR THRO' HIS GUARDIAN RESP.NO.1,KANTILAL HIRALAL SHAH,YOGESHKUMAR K GOR	NOTICE SERVED
2605	FA/1751/1990	15/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF CHANDRAKANT T VED,HIREN S/O. CHANDRAKANT VED,BHAVNA D/O. CHANDRAKANT VED MINOR THRO' RESP. NO.2,MADHULATA W/O. CHANDRAKANT VED,GAFUR SULEMAN	,NOTICE UNSERVED,MR SANJAY M AMIN
2606	FA/1752/1990	06/08/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	M V PATEL & CO.,	NOTICE SERVED
2607	FA/1757/1990	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	SUMANBEN WD/O.DHANSUKHBHAI BHAGWANBHAI VASAVA,MINOR SURESHBHAI DHANSUKHBHAI THR'GUARDIAN SUMANBEN NO.1,UNITED INDIA INSURANCE CO.,BHURABHAI ALIAS SABBIRBHAI USMAN MIYA PATHAN,DINESHBHAI MANILAL PATEL,MANMOHAN	,MR DR BHATT,(MR PB MAJMUDAR),MR SHANTILAL S SHAH
2608	FA/1758/1990	26/04/2011	THE NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	PUNJABHAI SHANKARBHAI VASAVA,BALRAJSINH AJMERSINH JATH (DELETED),DEVKIRANI (DELETED),UNITED INDIA INSURANCE CO.LTD.,BHURABHAI URF SABIRMIYA UMANMIYA PATHAN,DINESH MANILAL PATEL,MANMOHAN (DELETED)	
2609	FA/1759/1990	29/11/2011	THE NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	MANILAL NARANDAS PATEL (DELETED),CHAMPABEN MANILAL PATEL,BHURABHAI URF SABIRMIYA USMAN PATHAN,PATEL DINESHKUMAR MANILAL,BALRAJSINH AJMERSINH JATH,DEVKIRANI JANMOHANLAL AGRAWAL,UNITED INDI INSURANCE CO.,MANMOHAN AGRAWAL	,DELETED
2610	FA/1760/1990	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	HAMIDABIBI WD/O AHEMADBHAI @ BABU ABBASHBHAI SHAIKH,KAMRUBHAI AHMADBHAI SHAIKH,SAHBUDDIN AHMADBHAI SHAIKH,JERUDDIN AHMADBHAI SHAIKH,ABBASHBHAI GANDUBHAI SHAIKH,ISMAIL IBRAHIM SAMOLE,IBRAHIM ISUB PANDAVIYA,YAKUBBHAI MAJIDBHAI GHODAWALA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR SV RAJU,(MR MUKESH R SHAH)
2611	FA/1762/1990	17/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SMT. MARYAMBAI GULAMMOHAMED MATADAR,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION (GIDC) LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2612	FA/1763/1990	30/06/2008	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VARDHICHAND D CHAUDHARI,AMRITLAL P PRAJAPATI,AMRITLAL VIRABHAI PRAJAPATI,MEHMUDMIYA B. SINDHI	NOTICE SERVED,RULE SERVED
2613	FA/1769/1990	01/12/2010	GUJ. STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	VERSHABEN WD/O SURESHKUMAR S SHIVLAL PUJARA,MINOR DEVANG SURESHKUMAR,MINOR JIGISHA SURESHKUMAR,SHANTABEN WD/O SHIVLAL GORDHANDAS PUJARA,RAJUBBHAI D PATEL	NOTICE SERVED,MR AR MAJMUDAR,MR NK MAJMUDAR
2614	FA/1780/1990	21/06/2016	CHARITY COMMISSIONER,	GOVERNMENT PLEADER	SHYAMDASJI GURU BANSIDASJI DELETED,SAILESH G TRIVEDI,DHRUVKUMAR K VYAS,JAGDISH P DIXIT DELETED,RAMANLAL B SHROFF DELETED,BANSILAL PRANLAL PATEL	NOTICE SERVED,DELETED
2615	FA/1789/1990	11/08/2008	LILABEN WD/O RAMANBHAI BHOI,SHANTABEN W/O BHIKHABHAI BHOI,BIKHABHAI S BHOI,MINOR JIGAR RAMANBHAI	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)	SHAILESHBHAI G BAROT,ORIENTAL INSURANCE CO.,	NOTICE UNSERVED,MR RR MARSHALL
2616	FA/1791/1990	08/09/2010	DEVENDRAKUMAR MAFATLAL GELOT,KAMLESHBHAI SEVENTILAL MALI	(MRS DT SHAH)	NANDABEN WD/O.PRATAPSING SEVARAM LODHA,LALCHAND PRATAPSING LODHA MINOR THRO' GUARDIAN NO.1.,AMRITLAL PRATAPSING LODHA MINOR THRO' GUARDIAN NO.1.,BHIKHIBEN D/O PRATAPSING LODHAMINOR THRO' GUARDIAN NO.1.,TARAMATI D/O PRATAPSING LODHA MINOR THRO' GUARDIAN NO.1.,HARIJAN REVABHAI CHHAGANBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NEW INDIA ASSURANCE COMPANY LIMITED	,SERVED BY AFFIX(N)
2617	FA/1803/1990	30/12/2010	KADAMBARI GHODASAR C0-OPERATIVE HOUSING SOCIETY,	UNSERVED EXPIRED (N)	SWASTIK DEVELOPMENT CORPORATION,JAYANTILAL J PATEL,MAHENDRABHAI J VORA	,NOTICE UNSERVED
2618	FA/1804/1990	14/12/2011	G S R T CORPORATION,	(MR MD PANDYA)	HEIRS OF PARSOTTAM V TARAVIA,VAGHJIBHAI HANSRAJ SELF & HEIRS OF PV TARAVIA,SANTOKBEN VAGHJIBHAI SELF & HEIRS OF P V TARAVIA,KIRITSINH K JADEJA SELF & HEIRS OF PV TARAVIA,CHHAGAN THOBHAN GHODASARA SELF & HEIRS OF PV TARAVIA,THOBAN NANJI SELF & HEIRS OF PV TARAVIA,UNITED INDIA INSURANCE CO. LTD	MR KF DALAL,(MR SURESHM SHAH),MR NAVNIT M TAILOR
2619	FA/1805/1990	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF KABNTILAL MULJIBHAI KARDANI,SHARDABEN KANTILAL KARDANI,MULJIBHAI DHARNSHIBHAI KARDANI,LABHUBEN MULJIBHAI KARDANI,KIRITSINH KARANSINH,CHHAGAN THOBHAN GHODASARA,THOBHAN NANJI OWNER OF RIKSAW NO. GTE-9109.,UNITED INDIA INSURANCE CO.LTD.	MR KF DALAL,(MR SURESHM SHAH),MR NAVNIT M TAILOR
2620	FA/1806/1990	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS & LEGAL REPRESENTATIVES OF DECD BHIKHUBHAI SAVANI,JAYABEN BHIKHUBHAI,MAHESH BHIKHUBHAI,AMBAVIBHAI HIRJIBHI,KIRITSINH KARANSINH JADEJA,CHHAGAN THOBHAN GHODASARA,THOBHAN NANJI,UNITED INSURANCE CO.LTD	MR KF DALAL,(MR SURESHM SHAH)
2621	FA/1807/1990	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF KISHORBHAI NARSIHBHAI,MUKTABEN KISHORBHAI,CHETAN KISHORBHAI,NARSIBHAI @ BABUBHAI MAGJIBHAI,JAMKUBEN NARSIBHAI,KIRITSINH KARANSINH JADEJA,CHHAGAN THOBHAN GHODASARA,THOBHAN NANJI,UNITED INDIA INSURANCE CO LTD	MR KF DALAL,(MR SURESHM SHAH),MR NAVNIT M TAILOR
2622	FA/1815/1990	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MAHENDRAKUMAR R PATEL,VITHALBHAI B RATHAVA	NOTICE SERVED
2623	FA/1816/1990	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	.,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2624	FA/1836/1990	09/06/2014	PRAHLADBHAI NATHABHAI,SHAKRABHAI KACHRABHAI PRAJAPTI,ORIENTAL INSURANCE CO LTD	MR ARUN H MEHTA,MS VIRAJ S FOZDAR	RAMILABEN WD/O THAKORBHAI CHHOTABHAI PATEL,PATEL SANGITABEN @ SONALBEN THAKORBHAI PATEL,GAUTAMBHAI THAKORBHAI PATEL,UMANGBHAI THAKORBHAI PATEL,KAHARBEN CHHOTABHAI PATEL	MR VIBHUTI NANAVATI
2625	FA/1837/1990	11/04/2008	NEW INDIA INSURANCE CO.,DIPAK B BUDHADEV	MS LILU K BHAYA,MR SHALIN N MEHTA	MINOR SEJALKUMARI MANHARLAL PATEL,MINOR VAISHALI MANHARBHAI PATEL,GIRJABEN ALIAS NIRANJANBEN WD/O.MANHARBHAI VITHALBHAI,NAGJI THAKOR,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,(MR JD AJMERA),MR ARUN H MEHTA,MR DARSHAN M PARIKH,MR MAHESH T PARIKH
2626	FA/1838/1990	11/04/2008	NEW INDIA INSURANCE CO.,DEEPAK C.BUDDHADEV	MS LILU K BHAYA,MR SHALIN N MEHTA	RAJNIKANT JAYANTILAL PATEL,NAGJI MAGJI THAKOR,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.,HEIRS OF MANHARBHAI VITHALBHAIPATEL,GIRJABEN ALIAS NIRANJANBEN WD/O. MANHARBHAI V PATEL,SEJAKUMARI MANHARBHAI PATEL,WAISHALI MANHARBHAI PATEL	,NOTICE SERVED,(MR JD AJMERA),MR ARUN H MEHTA,MR DARSHAN M PARIKH,MR MAHESH T PARIKH
2627	FA/1839/1990	06/12/2010	PRANLAL LAHERCHAND SHAH,	MR VASANTS SHAH	UNION OF INDIA,ASHOKKUMAR AMRATLAL THAKKER	NOTICE SERVED,MR RAVI KARNAVAT
2628	FA/1843/1990	15/11/2010	THE ORIENTAL INSURANCE CO.LTD.,JASVANTSINH,BARAR DIESELS,	MR SHALIN N MEHTA	HUSAINKHAN IMAMKHAN PATHAN,NATIONAL INSURANCE COMPANY LTD.,RASULKHAN KASAMKHAN PATHAN	,MR SUNIL B PARIKH
2629	FA/1844/1990	11/07/2011	IBRAHIM KADARSHA DECD.THROUGH THE LRS A-2,RAHIMSHA KADARSHA HEIRS OF APPELLANT -1	MS SONAL D VYAS,	YAKUBKHAN YUSUFKHAN,ALIBHAI CHANDABHAI,RASUL HUSSEIN KHOKHAR,ABDUL IBRAHIM RATHOD,MAQBUL SAIYADMIYA KAZI,CHARITY COMMISSIONER	,MR MB FAROOQUI
2630	FA/1863/1990	08/12/2010	GUJART GINNING AND MANUFACTURING CO. LTD,	MR RK SHAH	MESSERS GOKALDAS AND SONS,	
2631	FA/1882/1990	21/02/2008	G S R T C,	(MR MD PANDYA)	SHANTABEN P. CHAUHAN,LALITABEN P. CHAUHAN,MINOR KANTIBHAI P. CHAUHAN THRO' GUARDIAN OPP. NO.1,DAUD SULEMAN ISMAIL PATEL	NOTICE SERVED,MR RR MARSHALL
2632	FA/1883/1990	13/05/2008	CHAMAR MOHANBHAI KAHYABHAI,	NOTICE SERVED	SAJJANSINH KODARSINH SISODIYA,JADEJA RAJUSINH PRATAPSINH,SISODIYA KODARSINH GULABSINH,NOORBHAI DAUDBHAI KHANOSIYA,ORIENTAL INSURANCE CO. LTD.,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MR RAJNI H MEHTA
2633	FA/1884/1990	30/11/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SHAKARABHAI A. KOLI, PATELIA,PUNJIBEN W/O. S. ABHALBHAI,MURADALI MOHMED MAKRANI [DRIVER]	NOTICE SERVED,DELETED
2634	FA/1885/1990	28/01/2008	G.S.R.T. CORPORATION,	(MR MD PANDYA)	KAMUBEN, WD/O. S. SINDHA,KIRANKUMARI, D/O. S. SINDHA,HARENDRASINH S. SINDHA,ANDARBEN, W/O. UDESINH SINDHA,RATILAL DHIRAJLAL THAKKAR	NOTICE SERVED,MR DF AMIN
2635	FA/1908/1990	11/04/2008	ORIENTAL INSURANCE CO LTD,	MR ARUN H MEHTA,MR SHALIN N MEHTA	BIPINCHANDRA MAGANLAL PATEL DECD THROUGH HIS HEIRS :-,FATESINH SAMANTSINH CHAUHAN (DRIVER)DELETED AS PER COURT,GOPALDAS P. PARIKH	,NOTICE SERVED,DELETED
2636	FA/1909/1990	01/03/2011	NEW INDIA ASS. CO. LTD.,MUNICIPAL CORPN. OF SURAT,HIRABHAI DHULABHAI	(MR SB VAKIL),MR SHALIN N MEHTA	NATHUBHAI GANESHBHAI PAHADE SSINCE DECD.THRU HIS HEIR & L.R,	MR RR MARSHALL
2637	FA/1932/1990	11/08/2008	UMAKANT N BHAGAT,	MR HJ BHATT	BHAGAT BROTHERS,CHANDULAL NARANDAS BHAGAT,KIRAN NARENDRABHAI BHAGAT,SHAILESH NARENDRABHAI BHAGAT,BHANUBEN B BHAGAT,JASUDBEN RASIKLAL BHAGAT	NOTICE SERVED,(MR RN SHAH)

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2638	FA/1940/1990	13/05/2008	PURIBEN WD/O.PREMJIBHAI KARABHAI PRAJAPATI,MOHANBHAI P PRAJAPATI,MINAXIBEN NARANBHAI PRAJAPATI HEIR OF NARANBHAI PRAJAPATI,LATABEN PREMJIBHAI PRAJAPATI,KASHIBEN P PRAJAPATI,DAMYANTIBEN P PRAJAPATI,PARSHOTTAMBHAI P PRAJAPATI THR'GUARDIAN PURIBEN PETT.NO.1,MINOR DAKSHABEN P PRAJAPATI THR' GUARDIAN PURIBEN PET.NO.1,RAJIBEN WD/O.KARABHAI PANCHIABHAI	NOTICE NOT RECD BACK,NOTICE SERVED,(MR JV DESAI)	CHELABHAI RUPABHAI PRAJAPATI,ORIENTAL FIRE AND GENERAL INSURANCE CO.,VISHNU DEVYA GADGE,NAMDEV,ORIENTAL FIRE AND GENERAL INSURANCE CO.	,NOTICE SERVED,MR ARUN H MEHTA,MR SHALIN N MEHTA
2639	FA/1953/1990	24/11/2009	ABBASKHAN GULABKHAN PATHAN,MOHMADYUSUF ABBASKHAN PATHAN,MOHMADISHAK ABBASKHAN PATHAN,AMENABIBI D/O ABBASKHAN G	MR MB FAROOQUI	GULAM ABBASBHAI USMANBHAI,MOHMADSALIM GULAMABBAS CHAUHAN,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED
2640	FA/1954/1990	24/11/2009	MOHMADFARUK GULAMABBAS CHAUHAN,REHANABANU GULAMABBAS CHAUHAN,FARJANABANU GULABABBAS,AFSANABANU GULAMABBAS CHAUHAN	MR MB FAROOQUI	GULAM ABBASBHAI USMANBHAI DELETED,MOHMADSALIM GULAMABBAS CHAUHAN,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI
2641	FA/1972/1990	11/08/2008	NATHIBEN ISHWARBHAI PATEL,ASHWINKUMAR ISHWARBHAI PATEL,MUKESHKUMAR ISHWARBHAI PATEL,SHILPABEN THROUGH NATHIBEN I.	MR VASANTS SHAH	VISNAGAR NAGAR PALIKA,UNINTED INDIA INSURANCE CO LTD	NOTICE SERVED,MR SHANTILAL S SHAH
2642	FA/1973/1990	19/09/2008	PRAJAPATI AMRATBHAI DAHYABHAI,	MR VASANTS SHAH	PATEL RANCHHODLAL KESHAVLAL,	NOTICE UNSERVED
2643	FA/1974/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BACHUBHAI LAXMANBHAI,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
2644	FA/1977/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KHODABHAI R. DECEASED HEIR OF VASRAMBHAI KHODABHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
2645	FA/1978/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PANKHABEN KHODABHAI AMARSANG,EXECUTIVE ENGINEER	RULE SERVED
2646	FA/1979/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	VALGIBHAI AMARSANG,EXECUTIVE ENGINEER	NOTICE SERVED,RULE NOT RECD BACK
2647	FA/1980/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KHODABHAI HATHIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,UNSERVED EXPIRED (R)
2648	FA/1983/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	LADUBEN JUTHABHAI - DECEASED BY HIS HEIR.,MAHADEVBHAI JUTHABHAI,TRIBHOVANBHAI JUTHABHAI DECD.THROUGH HIS LRS,EXECUTIVE ENGINEER	,NOTICE SERVED,RULE NOT RECD BACK
2649	FA/1984/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	SHANTIBHAI BALABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
2650	FA/1987/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	POPATBHAI VIKUBHAI,VIBHABHAI GIDHABHAI,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
2651	FA/1989/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KAMABHAI JUTHABHAI,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
2652	FA/1990/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PUNJABHAI GIDHABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
2653	FA/1991/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	CHHELABHAI MOTIBHAI,EXECUTIVE ENGINEER,RUKHIBEN BALABHAI,THE EXECUTIVE ENGINEER	,NOTICE SERVED,RULE NOT RECD BACK

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2654	FA/1992/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BACHUBHAI LAXMANBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE NOT RECD BACK
2655	FA/1993/1990	02/09/2008	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BACHUBHAI LAXMANBHAI,EXECUTIVE ENGINEER,JUBUBEN NARANBHAI,THE EXECUTIVE ENGINEER	,NOTICE SERVED,RULE NOT RECD BACK
2656	FA/1998/1990	14/06/2010	RAIS AHMED G MOHMAD KHALAK,	MR MG NAGARKAR	ASHOKKUMAR NAVALSINH,SUBLIYA MUSTUFA MAHMEDBHAI,ORIENTAL INS. CO. LTD.	NOTICE SERVED,MR RAJNI H MEHTA
2657	FA/1999/1990	10/03/2016	NANDINI JITENDRAKUMAR TRIVEDI,	MR SATYEN B RAWAL	VALLABHDAS DEVJIBHAI TANK,DEVJIBHAI TANK DRIVER(DELETED AS PER COURT'S ORDER DTD.23/02/2016),NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR PALAK H THAKKAR
2658	FA/2337/1990	06/12/2010			.,	
2659	FA/2338/1990	06/12/2010			.,	
2660	FA/2339/1990	06/12/2010			.,	
2661	FA/2340/1990	06/12/2010			.,	
2662	FA/2341/1990	06/12/2010			.,	
2663	FA/2342/1990	06/12/2010			.,	
2664	FA/2343/1990	06/12/2010			.,	
2665	FA/2344/1990	06/12/2010			.,	
2666	FA/2345/1990	06/12/2010			.,	
2667	FA/2346/1990	06/12/2010			.,	
2668	FA/2347/1990	06/12/2010			.,	
2669	FA/2348/1990	06/12/2010			.,	
2670	FA/2349/1990	06/12/2010			.,	
2671	FA/2350/1990	06/12/2010			.,	
2672	FA/2351/1990	06/12/2010			.,	
2673	FA/2352/1990	06/12/2010			.,	
2674	FA/2353/1990	06/12/2010			.,	
2675	FA/2354/1990	06/12/2010			.,	
2676	FA/2355/1990	06/12/2010			.,	
2677	FA/2356/1990	06/12/2010			.,	
2678	FA/2357/1990	06/12/2010			.,	
2679	FA/2358/1990	06/12/2010			.,	
2680	FA/3/1991	02/03/2010	M/S VINOD AND COMPANY,MORLIDHAR BHAVANISAHAY KHANDELVAN,MORLIDHAR BHAVANISAHAY KHANDELVAN	MR DF AMIN	KANCHANBEN WIDOW OF CHINUBHAI SOMCHAND,RAJESH CHINUBHAI,RUOA DAUGHTER OF CHINUBHAI SOMCHAND,PRATIMA DAUGHTER OF CHINUBHAI SOMCHAND,SONAL DAUGHTER OF CHINUBHAI SOMCHAND	MR BN RAVAL
2681	FA/7/1991	13/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	BALUBHAI GOBARBHAI,KANJIBHAI SAJANBHAI	MR MB PARIKH
2682	FA/19/1991	22/06/2009	NEW INDIA ASSURANCE CO LTD DELETED AS PER COURT ORDER,IQBALHUSEN GULAMALI RATHOD,SAFIBHAI USMANBHAI MAHESHANIYA	NOTICE SERVED,DELETED	SHIVKALABEN WD/O SHRIRAM ASHARE,SHRIPAT RAM ASHARE ROHIDAS,DINESHKUMAR RAM ASHARE ROHIDAS,SUNITAKUMARI RAM ASHARE ROHIDA,IQBALHUSEN GULAMALI RATHOD,ANITAKUMARI RAM ASHARE	MR SUNIL K SHAH
2683	FA/25/1991	25/07/2011	STATE OF GUJARAT THR'EXE.ENG.,	GOVERNMENT PLEADER,NOTICE SERVED	SHRI H.N.SHAH,SOLE ARBITRATOR SPL.SECRETARY TO GOVT.OF GUJ,M/S.TULSI CONSTRUCTION CO,	,MR PR THAKKAR
2684	FA/59/1991	02/03/2010	HEIRS OF CHINUBHAI SOMCHAND,KANCHANBEN WD/O CHINUBHAI,RAJESH CHINUBHAI,RUPA D/O CHINUBHAI SOMCHAND,PRATIMA D/O CHINUBHAI SOMCHAND,SONAL D/O CHINUBHAI SOMCHAND	MR BN RAVAL	VINOD AND COMPANY,MORLIDHAR BHAVANI SAHAY KHANDELVAN	MR DF AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2685	FA/66/1991	22/08/2008	MOTUBEN JUGRAJ GUMANMAL,MAHAVIR JUGRAJ,BHARATKUMAR JUGRAJ	MR SANDIP C SHAH	JATANBEN JETHMAL AGARCHAND DECD.THROUGH THE LRS,	
2686	FA/69/1991	20/08/2009	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	PACHUBAI WD/O POPATBHAI MOHANBHAI,POPATBHAI MOHANBHAI KOLI,SAVITABEN PUJABHAI POPATBHAI,GORDHANBHAI BACHUBHAI KOLI,VIRJIBHAI BHIKHABHAI	NOTICE SERVED,RULE SERVED,DS AFF.NOT FILED (R)
2687	FA/70/1991	20/08/2009	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KAMABHAI MASRUBHAI,GORDHANBHAI BACHUBHAI KOLI,VIRJIBHAI BHIKHABHAI	NOTICE SERVED,DS AFF.NOT FILED (R)
2688	FA/107/1991	07/09/2017	GAJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	KANTIBHAI M PATEL,JESINGBHAI K PATEL	(MR JJ SHAH)
2689	FA/129/1991	19/07/2017	VALAND RAMANLAL VADILAL,	MR PRAKASH K JANI	NAVINCHANDRA CHIMANLAL SHAH,	(MR VC DESAI)
2690	FA/136/1991	21/02/2012	NEW INDIA ASSURANCE CO.LTD.,	NOTICE SERVED,MS LILU K BHAYA	HEIRS OF DECD.BABUBHAI NATHA- BHAI MALI.,DAHIBEN BABUBHAI MALI,RASIKBHAI BABUBHAI MALI,LALJIBHAI BABUBHAI MALI,KANJIBHAI BABUBHAI MALI,MINOR MADHUBEN BABUBHAI, THR' GUARDIAN DAHIBEN NO.1,DINKARRAI SUNDARLAL GANDHI,SENI KAILASHBHAI PYARELAL	,NOTICE SERVED,RULE UNSERVED
2691	FA/146/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL RAMJIBHAI KESHARBHAI,HEIRS OF JIVABHAI,FULJIBHAI NARABHAI,MANSURI FAKIRBHAI MAHAMADBHAI,MANSURI SHAKURBHAI MAHAMADBHAI,MANSURI RASULBHAI MAHAMADBHAI,MANSURI GULABBHAI MAHAMADBHAI,MANSURI KADARBHAI MAHAMADBHAI,MANSURI MANIBEN MAHAMADBHAI,HEIRS OF RAFIKBHAI,MANIBEN MAHAMADBHAI	NOTICE SERVED
2692	FA/147/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI ALARKHABHAI USMANBHAI,	
2693	FA/148/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI GAFURBHAI USMANBHAI,	
2694	FA/149/1991	25/08/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI)	MANSURI KODARBHAI RAHEMANBHAI,MINOR SHITAL RAMESHBHAI PATEL THRO' GUARDIAN RESP. NO.1,MANSURI GAFURBHAI RAHEMANBHAI,MINOR HITESH RAMESHBHAI PATELTHRO' GUARDIAN RESP. NO.1,NATHIBEN WD.O RAHEMANBHAI ASAMBHAI,MINOR MAYAK RAMESHBHAI PATEL THRO' GUARDIAN RESP. NO.1,NANSINGBHAI GAGAJIBHAI PATEL,PITAMBARBHAI SAVABHAI MEGHANI	,MR SN SOPARKAR
2695	FA/150/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI FAKIRBHAI MAHAMADBHAI,MANSURI SHAKURBHAI MAHAMADBHAI,MANSURI RASULBHAI MAHAMADBHAI,MANSURI GULABBHAI MAHAMADBHAI,MANSURI KADARBHAI MAHAMADBHAI,MANSURI MANIBEN MAHAMADBHAI	NOTICE SERVED
2696	FA/151/1991	25/08/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	URIBEN USMANBHAI MANSURI,	
2697	FA/152/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI VALIBHAI NATHABHAI,GANCHI ALUBEN JAMALBHAI	
2698	FA/153/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI VALIBHAI ABDULBHAI,MANSURI FAKIRBHAI JAMALBHAI	
2699	FA/154/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI RASULBHAI NURABHAI,GASNCHI VALIBHAI NURABHAI,GANCHI SULEMANBHAI NURABHAI	NOTICE SERVED
2700	FA/155/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI KACHARABHAI CHHAGANBHAI,	
2701	FA/156/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI RASULBHAI NATHABHAI OF SABALI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2702	FA/157/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANBHI VAJABHAI PUNJABHAI,BHANBHI PASHABHAI KACHARABHAI,BHANBHI DHANABHAI RAMABHAI,BHANBHI GOVABHAI DALABHAI,BHANBHI KHETIBEN JETHABHAI	NOTICE SERVED
2703	FA/158/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI FAFURBHIA RASULBHAI,BHANBHI GOVABHAI DALABHAI,BHANBHI DALIBEN MULABAI,BHANBHI KHEMIBEN JIVABHAI,BHANBHI LEMBABHAI METHABHAI,BHANBHI JIVIBEN AMARABHAI	NOTICE SERVED
2704	FA/159/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI AAJIBHAI ADAMBHAI,GANCHI KASAMBHAI ADAMBHAI,GANCHI FAKIRBHAI RAHEMANBHAI,GANCHI ISMAILBHAI RAHEMANBHAI,GANCHI KADARBHAI RAHEMANBHAI,AMNBEN WD/O RAHEMANBHAU SALEBHAI,GANCHI SAKKARBEN WD/O RASUL SALEBHAI	NOTICE SERVED
2705	FA/160/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI ALARAKHABHAI ABDULBHAI,GANCHI DAUDBHAI ABDULBHAI,HEIRS OF SHANKIBEN MAHMADBHAI,MANSURI KADARBHAI MAHAMADBHAI,MANSURI KARIMBHAI MAHAMADBHAI,MANSURI NURBHAI MAHAMADBHAI,MANSURI RASULBHAI MAHAMADBHAI	,NOTICE SERVED
2706	FA/161/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI RASULBHAI NURABHAI,MANSURI FAKIR MOHAMMAD RASULBHAI,MANSURI KHATIJABEN WD.O. AMIBHAI RASULBHAI,GANCHI VALIBHAI NURABHAI,GANCHI SULEMAN NURABHAI,GANCHI ABDUL HASANBHAI	
2707	FA/162/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI ALARAKHABHAI ABDULBHAI,MANSURI FAKIRBHAI JAMALBHAI	NOTICE SERVED
2708	FA/163/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI SULEMANBHAI RASULBHAI,GANCHI RAJAKBHAI RASULBHAI,GANCHI VALIBEN RASULBHAI	NOTICE SERVED
2709	FA/164/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI VALIBHAI NURABHAI,	NOTICE SERVED
2710	FA/165/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI SULEMANBHAI FATABHAI,MANSURI RASULBHAI FATABHAI,MANSURI AMIBEN WD/O.FATABHAI USMANBHAI	NOTICE SERVED
2711	FA/166/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI KODARBHAI MAHMADBHAI,MANSURI KARIMBHAI MAHMADBHAI,MANSURI NURABHAI MAHMADBHAI,MANSURI RASULBHAI MAHMADBHAI	NOTICE SERVED
2712	FA/167/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI VALIBHAI NATHABHAI,GANCHI FAKIRBHAI MOHAMMADBHAI,GANCHI SAKURBHAI MOHAMMADBHAI,GANCHI RASULBHAI MOHAMMADBHAI,GANCHI GULABBHAI MOHAMMADBHAI,GANCHI KADARBHAI MOHAMMADBHAI,MANIBEN MOHAMMADBHAI WD.O. MOHAMMADBHAI NATHABHAI,RAFIKBHAI LEGAL HEIRS OF MANIBEN MOHAMMADBHAI,MANSRI KADAMBHAI ALLARAKHABHAI,MANSURI ABDULBHAI ALLARAKHABHAI,MANSURI NURBHAI ALLARAKHABHAI,MANSURI BHIKHABHAI JAMALBHAI,MANSURI ISMILEBHAI JAMALBHAI,MANSURI SULEMANBHAI RASULBHAI,MANSURIK HAJIBHAI PIRABHAI	
2713	FA/168/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI USMANBHAI MALABHAI,MANIBEN RASULBHAI MALABHAI	NOTICE SERVED
2714	FA/169/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA RAMIBEN SHANKARJI,THAKARDA SOMAJI SHANKERJI,THAKARDA MANGUBEN SHANKERJI,THAKARDA KETABEN SHANKERJI,KACHRAJI SHANKERJI,MANSURI KARIMBHAI ALLARAKHABHAI	
2715	FA/170/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI JAMALBHAI ALARAKHABHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2716	FA/171/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI ALARAKHABHAI JIVABHAI,	
2717	FA/172/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIR OF GANCHI ABHARAMBHAI JIVABHAI,MANSURI RASULBHAI ABHARAMBHAI,MANSURI FAKIRBHAI ABHARAMBHAI	,NOTICE SERVED
2718	FA/173/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI RAHEMANBHAI VALIBHAI,	NOTICE SERVED
2719	FA/174/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA PUNJABHAI KALABHAI,THAKARDA SHANKARBHAI KALABHAI,UDAJI SHANKARJI THAKARDA,RAMESHAJI SHANKARJI THAKARDA,THAKARDA SONABHAI KALABHAI,GANGABEN WD.O. SONAJI KALAJI,THAKARDA KOHYABHAI KALABHAI	
2720	FA/175/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI ADAMBHAI ALARAKHABHAI,MANSURI ABDULBHAI ALARAKHABHAI,MANSURI NURABHAI ALARAKHABHAI	NOTICE SERVED
2721	FA/176/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI GAFURBHAI RASULBHAI,GANCHI KARIMBHAI RASULBHAI,GANCHI ISMAIL RASULBHAI	NOTICE SERVED
2722	FA/177/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI JAMALBHAI RASULBHAI,GANCHI SHAKURBHAI RASULBHAI,GANCHI ISMAILBHAI AADAMBHAI,GANCHI FAKIRBHAI ADAMBHAI,GANCHI JAMALBHAI KADARBHAI	NOTICE SERVED
2723	FA/178/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI FAKIRBHAI RAHEMANBHAI,	
2724	FA/179/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF GARO DEVACHAND DAYALA,PANDYA DHANABHAI DEVCHANDBHAI,PANDYA VALJIBHAI DEVCHANDBHAI,HEIRS OF DHULA DAYAL GARO,PANDYA NANABHAI DHULABHAI,MANSURI KADARBHAI ALIBHAI	,NOTICE SERVED
2725	FA/180/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI JAMALBHAI NATHABHAI,MANSURI FAKIRBHAI NATHABHAI,MANSURI JOITIBEN WD.O. NATHABHAI UMARBHAI	,NOTICE SERVED
2726	FA/181/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR VALABHAI MANABHAI,	NOTICE SERVED
2727	FA/182/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI AMINABEN SHAKURBHAI,	
2728	FA/183/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI NURBHAI ALARAKHABHAI,MANSURI JAMALBHAI ALARAKHABHAI	NOTICE SERVED
2729	FA/184/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI FAKIRBHAI RAHEMANBHAI,GANCHI ISMAIL RAHEMANBHAI,GANCHI KADARBHAI RAHEMANBHAI,GANCHI AMANBEN WD/O RAHEMANBHA,BHANBHI KHETIBEN JETHABHAI	,NOTICE SERVED
2730	FA/185/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI JAMALBHAI ALARAKHABHAI,	NOTICE SERVED
2731	FA/186/1991	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARVAD NAGAJIBHAI AALABHAI,	
2732	FA/187/1991	05/07/2011	M.A. HAIR CUTTING SALOON,ANSUYABEN MAGANBHAI',MANJULABEN MAGANBHAI,KOKILABEN MAGANBHAI,DEEPAK MAGANBHAI,RAJENDRA MAGANBHAI,TRIBHOVANDAS P. DHOBI	(MR JR NANAVATI),LAW VERDICT	AMRATLAL HIRJIBHAI PARMAR,SUMATIBEN SHANKERRAO SHETTY,SHARNANAND SHANKERRAO SHETTY,ANJUNATH SHANKERRAO SHETTY	,MR CK DIVAKARAN
2733	FA/188/1991	05/07/2011	MAGANBHAI ANANDBHAI VAJA,ANSUYABEN MAGANBHAI,MANJULABEN MAGANBHAI,KOKILABEN MAGANBHAI,DEEPAK MAGANBHAI,RAJENDRA MAGANBHAI	(MR JR NANAVATI)	AMRATLAL HIRJIBHAI PARMAR,SUMATIBEN SHANKERRAO SHETTY,SHARNANAND SHANKERRAO SHETTY,AJUNATH SHANKERRAO SHETTY	(MR LR PUJARI),MR CK DIVAKARAN
2734	FA/206/1991	10/04/2008	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	RANIBEN GAGJIBHAI DABHI,MINOR DINESH GAGJIBHAI DABHI,MINOR RAMESH GAGJIBHAI DABHI,MINOR MANSUKH GAGJIBHAI DABHI,MITHIBEN TALSHIBHAI DABHI	
2735	FA/207/1991	01/08/2008	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	MOMIN YUSUFBHAI VAZIRBHAI LODHA,	MR JV JAPEE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2736	FA/210/1991	01/08/2008	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	HEIRS OF MUMAN NASIR HABIB,ABBASBHAI NASIRBHAI,GULAM HAIDER NASIRBHAI,RASULBEN WD/O.NASIRBHAI,MUMAN NOORA HABIB	MR JV JAPEE
2737	FA/214/1991	01/08/2008	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	HEIRS OF MUMAN NOORABHAI DAUDBHAI,MOHMEDALI NOORBHAI,GULAMHUSEIN NOORBHAI,SABBIRALI NOORBHAI,ALUBEN NOORBHAI,HABIBALI NOORBHAI	MR JV JAPEE
2738	FA/218/1991	01/08/2008	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	HEIRS OF MOMIN SHARIFBHAI SULEMANBHAI,GULAMALI SHARIFBHAI MOMIN,ALUBEN	,MR JV JAPEE
2739	FA/229/1991	18/06/2009	IBRAHIM NOORMOHAMED,HALIMABEN NOORMOHMED,HARUN ABDULBHAI,MAJID ABDULBHAI,FATMABEN ISMAILBHAI,SHABALBHAI NOORMOHMAD,AMNABAI NOORMOHMAD,BAIMABAI NOORMOHMAD,SHARIFBAI ABDULLABHAI,RAHIMABAI ABDULLABHAI,HAJUBHAI BILALBHAI,JILLUBEN ABDULBHAI	,MR JA SHELAT	ISMAIL MUSABHAI,ALLARAKH MUSABHAI,HANIFBHAI IBRAHIM,HARUN NOORMOHMED MEMON,MOHMED NOORMOHMED,AYASHUBHAI MUSABHAI,BATUBHAI MUSABHAI	,NOTICE UNSERVED
2740	FA/231/1991	26/11/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	RADHABEN WD/O CHANDUBHAI BALAJI VANZARA,MINOR PARISHTHABEN CHANDUBHAI THR'GUARDIAN RADHABEN NO.1,MINOR SUMITBHAZI CHANDUBHAI THR'GUARDIAN RADHABEN NO.1,MINOR VANITABEN CHANDUBHAI THR'GUARDIAN RADHABEN NO.1,BABAJI JADAJI VANZARA,MANIBEN W/O.BABAJI JADAJI,RASIKBHAI JECHANDBHAI BHAVSAR,DEVJI HARJI VANZARA	NOTICE SERVED,(MR A J PATEL)
2741	FA/232/1991	12/01/2011	SUDHAKARRAV VAMANRAO PAWAR,GOPALBHAI RUPCHAND SONVANE,THE NEW INDIA ASSURANCE CO.LTDTRANSPOSED AS RESP.NO.7 AS PER	MR RAJNI H MEHTA,MR SHALIN N MEHTA,LAW VERDICT	Blank Name,	
2742	FA/237/1991	23/04/2009	ZEBUNNISA MOHMEDNABI PETIWALA,	(MR KB PADIA)	MOHMEDMIYA MOHMEDNABI PETIWALA,HEIRS OF MAHMADNABI HAJIMIYA PATIWALA,MAHMAD RAFIK NABIMIYA PATIWALA,MAHMADUSUF NABIMIYA PATIWALA,ARJIMABANU D/O.NABIMIYA PATIWALA,FATMABIBI W/O.HASANKHAN SALIMKHAN,MEHRUNIS W/O.MAHMAD FIROZ RASULBHAI,MAHMAD SIDIK NABIMIYA PATIWALA,MAHMAD HUSSAIN NABIMIYA PATIWALA,BADRUNISE W/O.GULZARSHAH RAHIMSHAH,MAHMADHANIF NABIMIYA PATIWALA,MEMUNABIBI W/O.AFZALMIYA NANAVATI	,MR MC BHATT
2743	FA/245/1991	23/04/2009	ART SILK TRADERS,	MR DC DAVE	UNION OF INDIA,AS OWNER OF :,WESTERN RAIL WAY,NORTHERN RAIL WAY	,(MR. JC SHETH),MR SHANTILAL S SHAH
2744	FA/246/1991	21/01/2011	ART SILK TRADERS,	MR DC DAVE	UNION OF INDIA,AS OWNER OF :,WESTERN RAIL WAY,NORTHERN RAIL WAY	,NOTICE NOT RECD BACK,NOTICE UNSERVED
2745	FA/252/1991	20/01/2012	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF RAMESHBHAI CHANABHAI,MADHUBEN WD/O RAMESHBHAI,KOLI CHANABHAI BIJALBHAI,KOLI JAYABEN CHANABHAI,RASULBHAI ISHAMAILBHAI,SHUKAI ABBASH SOLANKI,DAMJIBHAI J BHANSALI	,DS AFF.NOT FILED (R),MR MEHUL S SHAH, (MR SURESHM SHAH)
2746	FA/254/1991	02/09/2009	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	ZUBEDABIBI WD/O ABDULGANI YUSUF MANSURI,MOHMED HANIF ABDULAJIJ SHAIKH	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2747	FA/255/1991	02/09/2009	G.S.R.T. CORPORATION,	(MR MD PANDYA)	HALEEMABHAI WD/O IBRAHIM YUSUF,ZUBEDABIBI WD/O AHMED IBRAHIM MANSURI,MOHMED HANIF AHMED MANSURI,ASIF AHMED MANSURI,NASEEMBANU AHMED MANSURI,SAHEEM AHMED MANSURI,MOHMED HANIF ABDULMAJID SHAIKH,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.,YUSUF ABDULGAFUR MANSURI,ZUBEDABIBI WD/O. ABDULGANI YUSUF	NOTICE SERVED
2748	FA/261/1991	14/03/2012	VINODBHAI DAHYABHAI,	MR DF AMIN	DRIVER BHIKHAJI HENSAJI MARWADDELETED CT.ORDER DTD.5-3-12.,OWNER;BECHARDAS RAMJIBHAI,THE NEW INDIA ASSURANCE CO.LTD	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PALAK H THAKKAR
2749	FA/278/1991	15/07/2011	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	JARIWALA BROTHERS,MANAGER, THE TIMES OF INDIA	NOTICE SERVED,NANAVATI ASSOCIATES
2750	FA/279/1991	28/07/2011	REJENDRAKUMAR RAMALAL SHARMA SINCE DECD.HIS HEIRS & L/RS.,VANLILABEN,WD/O RAJENDRAKUMAR RAMANLAL SHARMA,NAYANABEN,D/O RAJENDRAKUMAR RAMANLAL SHARMA.,NIMESHBHAI,S/O RAJENDRAKUMAR RAMANLAL SHARMA,KALPNABEN,D/O RAJENDRAKUMAR RAMANLAL SHARMA,SNEHALBHAI S/O RAJENDRAKUMAR RAMANLAL SHARMA	M/S.VYAS ASSOCIATES	PURNANAND BALKRISHNA BHATT,JAYENDRA LAXMISHANKAR PATHAK,VAIDYA CHANDULAL KRIPASHANKAR,VINUBHAI AMRATLAL DAVE,RAMCHANDRA JETHALAL SHUKLA,MAHENDRA CHHAGANBHAI PATEL,KIRITBHAI CHHOTABHAI PATEL,M C SHAH, ADVOCATE,HARIHAR M JOSHI,JT. CHARITY COMMISSIONER	GOVERNMENT PLEADER,MR MI MERCHANT,(MR MUKUL SINHA),MR PM THAKKAR,MS ARCHANA U AMIN
2751	FA/283/1991	28/12/2010	HIRALAL RANCHHODDAS PARMAR,ROHIT U PARMAR,PARMAR BONE MILLS	NOTICE SERVED	AHMEDABAD MOTORS,	MR MV CHOKSHY,(MR JAYANT PATEL)
2752	FA/297/1991	08/02/2011	KALPANABEN JAGDISHCHANDRA SHAH,	MR CJ VIN	CHANDRAKANT VELJIBHAI PATEL DELETED AS PER COURT ORDER,GUJARAT STATE ROAD TRANSPORT CORPORATION.	NOTICE SERVED,DELETED
2753	FA/311/1991	21/11/2008	AMRAJI KOJAJI NATT (SINCE DECD. DELETED.),MOMANBHAI AMRAJI NATT	MR KB PUJARA,LAW VERDICT	NATVARSINH KESARSINH RAJPUT,SUPTD. OF POLICE GUJARAT STATE,ORIENTAL INSURANCE COMPANY	
2754	FA/312/1991	25/01/2011	RENUKABEN WD/O PRAVINCHANDRA CHUNILAL KADIYA,MILESHKUMAR PRAVINCHANDRA,RAKESHKUMAR PRAVINCHANDRA,CHUNILAL RANCHHODDAS KADIA,SHANTABEN CHUNILAL KADIA	UNSERVED EXPIRED (N),MR R.K.MANSURI	SURAJSINH SHRIRAMSINH JATT (DRIVER),RAMPRAKASH MUKHIJA S/O RAMLAL MUKHIJA,NEW INDIA ASSURANCE CO LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MR PF MAKWANA,MR NAGESH C SOOD
2755	FA/316/1991	13/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA),MR SHALIN N MEHTA	MANJULABEN WD/O.DAYALGAR CHHAGANGAR,MINOR RAMESHKUMAR DAYALGAR THR'GUARDIAN MANJULABEN NO.1,MINOR SITABEN DAYALGAR,THROUGHGUARDIAN MANJULABEN NO.1,MINOR JAYABEN DAYALGAR,THROUGHGUARDIAN MANJULABEN NO.1,BALABEN CHHAGANGAR GIRNARIGAR,TALASIBHAI MOHANDAS PATEL,KIRTILAL SOMAJI JADAV(THAKORE),ORIENTAL INSURANCE CO.	NOTICE SERVED,MR ARUN H MEHTA,MR MEHUL H RATHOD
2756	FA/317/1991	13/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	VIRGAR CHHAGANGAR,SOMIBEN W/O.VIRGAR CHHAGANGAR,TALASIBHAI MOHANDAS PATEL (THAKORE),ORIENT INSURANCE CO.,KIRTILAL SOMAJI JADAV(THAKORE)	NOTICE SERVED,DELETED,MR ARUN H MEHTA,MR MEHUL H RATHOD
2757	FA/318/1991	30/01/2012	AHMEDABAD MUNICIPAL CORPN.,MUNICIPAL SCHOOL BOARD	MR BP TANNA	KAMUBEN DHARMAJI BUZ,	RULE SERVED,MRS HIRABEN R JOSHI,MR C G GOVINDAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2758	FA/321/1991	26/11/2010	LAXMINARAYAN RAMAIYA DECD.THROUGH THE LRS,RKMANIBEN LAXMINARAYAN RAMAIYA,CHANAPPA LAXMINARAYAN RAMAIYA,VANKATRAO LAXMINARAYAN RAMAIYA	MR KV SHELAT,LAW VERDICT	PRIYAVADAN MAGANLAL PATEL,MAGANLAL JAGJIVANDAS PATEL	MR PF MAKWANA,MR ARUN H MEHTA
2759	FA/322/1991	16/06/2016	JANAKBHAI HARIBHAI LADVA,	(MR KS JHAVERI)	BHAVNABEN ALIAS TARABEN JIVABHAI GAJAN,	NOTICE SERVED
2760	FA/323/1991	02/12/2011	PANKAJKUMAR SHANKARLAL SONI,	MR BN PATEL,MR NIKUL K SONI	ANVERKHAN ABDULHAMIDKHAN PATHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT
2761	FA/324/1991	02/12/2011	VITHALBHAI RANCHHODBHAI PATEL,MANIBEN VITHALBHAI PATEL,ALKABEN VITHALBHAI PATEL,RITABEN VITHALBHAI PATEL	MR MANISH J PATEL	ANVARKHAN ABDULHAMIDKHAN PATHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT
2762	FA/325/1991	02/12/2011	KAMLIBEN RAMANBHAI MAGANBHAI,MANHARBHAI RAMANBHAI PATEL,PUSHPABEN NATVARLAL PATEL	DELETED,MR MANISH J PATEL,	ANVERKHAN ABDULHAMIDKHAN PATHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT
2763	FA/328/1991	29/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MUGALKHAN SABASKHAN PATHAN,NURBIBI W/O.MOGULKHAN PATHAN,SARPABHAI GOMIRBHAI PAGI	NOTICE SERVED,(MR MUKESH R SHAH)
2764	FA/333/1991	19/11/2010	LALITABEN D/O. GANGARAM PARSOTTAMDAS,	(MR GIRISH D BHATT)	CHHOTALAL C RASANIYA,SURENDRA S ANGIWALA,KANAIYALAL S ANGIWALA,PRABHABEN K ANGIWALA,HARSHAD KANAIYALAL ANGIWALA,MINOR JAGRUTI K ANGIWALA THRO'GUARDIAN KANAIYALAL NO.3,INDRAVADAN S ANGIWALA,SARASWATIBEN WD/O.SOMCHAND D ANGIWALA (DELETED),CHOKSHI CHANDRAKANT CHIMANLAL	NOTICE SERVED,UNSERVED EXPIRED (N),MR AJ MEMON
2765	FA/344/1991	09/12/2010	HARIVADAN CHIMANLAL MEHTA,	NOTICE UNSERVED	KANUBHAI GANESHBHAI CHAUHAN,JAYESHBHAI S SHAH	NOTICE SERVED
2766	FA/347/1991	04/05/2017	ATULKUMAR HARGUNLAL GUPTA,	NOTICE UNSERVED	.....,	
2767	FA/359/1991	19/11/2010	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANJULABEN WD/O.RAMESHCHANDRA SANKALCHAND SONI,KOMAL RAMESHCHANDRA SONI,MITESH RAMESHCHANDRA SONI MINOR,THR'GUARDIAN M R SONI,AMIT RAMESHCHANDRA SONI-MINOR THR'GUARDIAN MANJULABEN R SONI,DHANUMAL BASARMAL SINDHI,YUSUF ABDUL MAJID CHANDA	NOTICE SERVED,NOTICE SERVED BY DS,(MR RN SHAH)
2768	FA/361/1991	26/08/2008	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RANCHHODBHAI MANJIBHAI PATEL,DAMJIBHAI KANJIBHAI KIKANI	NOTICE SERVED,UNSERVED EXPIRED (R),MR M K VAGHASIA,(MR C M DETROJA)
2769	FA/363/1991	09/12/2011	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	BABUBHAI KODARBHAI HOTHA (OWNER OF THE TRACTOR),JAYANTILAL MOHANBHAI PARMAR,GANCHI RAZAKBHAI RASULBHAI,GANCHI VALIBEN RASULBHAI,AMBALAL BECHARBHAI PATEL	,NOTICE SERVED,SERVED BY AFFIX(N),(MR GIRISH D BHATT)
2770	FA/365/1991	08/03/2010	VALLABHBHAI KANJIBHAI PATEL,	(MR DHIRENDRA MEHTA)	MOHANBHAI SOMABHAI PATEL,	NOTICE SERVED
2771	FA/368/1991	26/11/2010	AMRATLAL GOPALDAS MODI,	(MR SURESHM SHAH)	VASANTABEN GOPALDAS MODI,POPATLAL GOPALDAS MODI,BACHUBHAI GOPALDAS MODI	(MR SR DIVETIA)
2772	FA/369/1991	02/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASSOCIATED BUISNESS CORPN.,	NOTICE SERVED,MR MG NAGARKAR
2773	FA/370/1991	02/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASSOCIATED BUISNESS CORPN.,	MR MG NAGARKAR,MR AB ACHARYA

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2774	FA/372/1991	23/11/2010	AKBARBHAI FATUBHAI CHAUHAN,	(MR SK BUKHARI)	HEIRS OF IMAMMUDDIN FATUBHAI CHAUHAN,KULSUMBEN IMAMMUDDIN CHAUHAN,IBRAHIMBHAI I CHAUHAN,MUSTAKBHAI I CHAUHAN,RUSTAMBHAI I CHAUHAN,NOORMOHAMED I CHAUHAN,MEHRUDDIN I CHAUHAN	MR JF MEHTA
2775	FA/374/1991	03/07/2015	CHIMANLAL CHUNILAL,	MR NITIN M AMIN	SECOND SPECIAL LAND ACQUISITION OFFICER (DISTRICT), A'BAD,	NOTICE SERVED
2776	FA/376/1991	03/12/2010	NATIONAL INSURANCE CO.LTD,	MR HJ BHATT,MR DAKSHESH MEHTA	SENIOR AUTOMOBILES PRO. M M MESTRI,	MR KB PANERI
2777	FA/379/1991	12/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMNIK CHHOTALAL,	UNSERVED EXPIRED (N)
2778	FA/381/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJ GHELA,LAKHA GHELA,VELA KARAMSHI	
2779	FA/382/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BAVA NAGJI,GORDHAN NAGJI	
2780	FA/383/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJI MAVJI,	
2781	FA/384/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI PUNA HAKA,	
2782	FA/385/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHADA PUNJA,	
2783	FA/386/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	POPAT MOHAN,	
2784	FA/387/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHAN RANCHHOD,VRUJLAL MOHAN	
2785	FA/388/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHU VASHRAM,PARSHOTTAM BACHU	,ADVOCATE NAME DELETED
2786	FA/389/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHAN TRIKAM,	
2787	FA/390/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVUBHA AMARSANG,	
2788	FA/391/1991	12/12/2015	STATE OF GUJARAT,		GOBAR POPAT,	
2789	FA/392/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	AAMBA PREMJI,	
2790	FA/393/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BATUK JADAV,BAVANJI JADAV	
2791	FA/394/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPAT HARJIBHAI,	
2792	FA/395/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	HARILAL ARJAN,	
2793	FA/396/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVJ DAYABHAI HA. PARSHOTTAM DEVJI,	
2794	FA/397/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHEEKHA DUDA,HANSRAJ DUDA	
2795	FA/398/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHOVAN THOBHANBHAI,	
2796	FA/400/1991	12/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJI ARJANBHAI,	MR DU SHAH,MR PD SHAH
2797	FA/403/1991	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER,	KHODA BHAGWAN,	NOTICE SERVED
2798	FA/405/1991	12/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJI ARJAN HA, MAGANLAL KANJI,	MR DU SHAH

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2799	FA/407/1991	01/09/2017	THE SATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN NATHA,	
2800	FA/408/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	GOHAR BACHU,RAMNIK BACHU	
2801	FA/409/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHU UKABHAI,	
2802	FA/411/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	VRAJLAL GOPA,	
2803	FA/412/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	VRUJLAL GHELA,GORDHAN GHELA	
2804	FA/413/1991	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	LIMBA BACHUBHAI H A.BHIKHA BHADA,	MR DU SHAH,MR PD SHAH
2805	FA/415/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJI ARJAN,	
2806	FA/416/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BAWANJI JADHAV,	
2807	FA/418/1991	01/09/2017	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHAN RAVJI,	
2808	FA/419/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAGHAV RANCHHO,RAVJI RANCHHOD,BHIMJI RANCHHOD	
2809	FA/420/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHAVLAL RAJA,	
2810	FA/421/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN THOBHAN,	
2811	FA/423/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOPA THOBHANBHAI,	
2812	FA/428/1991	18/07/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASSO. BUSINESS CORPORATION,	NOTICE SERVED
2813	FA/447/1991	04/11/2015	APURVA CONTAINERS PVT LTD,	MR VIBHUTI NANAVATI	AHMEDABAD MUNICIPAL CORPN.,	
2814	FA/457/1991	29/08/2008	GANGABEN WD/O JERAMBHAI KALYANBHAI,SAVITABEN JERAMBHAI KALYANBHAI,PARWATIBEN D.O GANGABEN	MS ASHA H GUPTA	EMPLOYEES STATE INSURANCE CO.,	NOTICE SERVED
2815	FA/459/1991	24/07/2015	BHAGANLAL FATECHAND MAKHJA,RAMCHAND MEGHRAJ RAJPAL,MOHANLAL CHOITHRAM ISRANI,BHAGVANDAS SOBHRAJ SAMANT,MADAHVDAS CHOITHRAM ISRANI,KANAYALAL MOHANSINGH BAJAJ	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),	SHRI VASUDEV PARASRAM,	MR BR SHAH
2816	FA/463/1991	24/07/2015	HARIKRUSHAN SHROFF,	(MR A J PATEL)	HANY DIES & CHEMICALS,SHIRISHBHAI A SHAH	NOTICE SERVED,UNSERVED EXPIRED (N)
2817	FA/473/1991	02/12/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR IM BENGALI	DENA BANK,,	
2818	FA/479/1991	30/11/2011	ADIVASI NARSINGH NARUBHAI BARIA,ADIVASI AMRUTABEN NARSINGH BARIA,ADIVASI VARDHIBEN WD/O. BADARSINGH NARSINGH,MINOR ADIVASI DHIKHABHAI BADARSINGH BARIA,MINOR ADIVASI KANUBHAI BADARSINGH BARIA	NOTICE SERVED,UNSERVED EXPIRED (N),MR V B MALIK	H T POWER STRUCTURE PVT.LTD.,GUJARAT ELECTRICITY BOARD,NEW INDIA ASSURANCE COMPANY	NOTICE SERVED,MR SANDIP C SHAH,MR DIPAK R DAVE,MS LILU K BHAYA
2819	FA/483/1991	04/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	DENA BANK,,	
2820	FA/493/1991	07/09/2009	SHANTABEN CHHAGANLAL,JASVANTLAL BABALDAS,KIRITKUMAR BABALDAS,KOKILABEN JASWANTLAL,NIKETU JASVANTLAL	(MR HM BHAGAT)	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,GOVERMENT PLEADER,POLICE COMMISSIONER	

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2821	FA/495/1991	14/12/2011	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI	HENABEN RASHMIKANT PATEL,KUMARI NEHA RASHMIKANT PATEL,JITEN RASHMIKANT PATEL,LALITABEN SHANTILAL PATEL,SHANTILAL RAOJIBHAI PATEL,ALLARAKHA DADABHAI SHAIKH	MR SHIRISH JOSHI
2822	FA/510/1991	05/08/2008	GUJARAT ELECTRICITY BOARD,	MR SP HASURKAR,MS RV ACHARYA	HEIRS OF JASWANTKUMAR C PATEL,CHIMANLAL R PATEL,CHANCHALBEN C PATEL,MINOR AJAYKUMAR J PATEL THRO' HIS GUARDIAN RESP.NO.1/1,PRAFULKUMAR C PATEL	NOTICE SERVED,MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)
2823	FA/512/1991	11/11/2011	UNION OF INDIA THROUGH THE COLLECTOR OFFICE,	MR KT DAVE	MINOR MOHMAD AMIN THROUGH HIS GUARDIAN GULAM MUSTUFA GULAMAL,	MR NIRAV R MISHRA
2824	FA/530/1991	08/12/2010	STATE BANK OF INDIA,	MR MANOJ N POPAT	SHARADKUMAR MANUBHAI DESAI,MOHAMAD ISMAIL MOHAMMAD AFZAL DELETED AS PER OFFICE SUBMISIO	,DELETED
2825	FA/532/1991	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASSOCIATED BUISNESS CORPN.,	NOTICE SERVED
2826	FA/539/1991	08/09/2010	SAVITRIBEN WD.O LAXMIDAS HANSRAJ,BHARATBHAI LAXMIDAS,GIRISH LAXMIDAS	MR MJ THAKORE	RAVJIBHAI JEEBHAI PATEL,NARANBHAI MANGALBHAI,HANSABEN WD. PARSOTAMBHAI,NARANBHAI BHAWANBHAI PATEL	
2827	FA/541/1991	14/07/2015	A'BAD MUNICIPAL CORPORATION,AHMEDABAD CITY ENGINEER,AHMEDABAD CITY ENGINEER	MR BP TANNA,TANNA ASSOCIATES	JAYENDRAGIRI TRIKAMGIRIJI MAHANT,MINAKSHIBEN JAYENDRAGIRI MAHANT,JAGGUSING DALELSING,JAGDISH DEVVANI PANDIT,DINDEHGIRI TRIKAMGIRIJI MAHANT'S HUF'S ADMINISTRATOR	NOTICE SERVED,NOTICE UNSERVED
2828	FA/543/1991	23/11/2010	DELHI CLOTH & GENERAL MILLS CO. LTD.,DCM LTD.	MR ASHOK L SHAH	SHAH PRABODHCHANDRA PANACHAND,	MR VIBHUTI NANAVATI
2829	FA/546/1991	28/01/2011	IRRIGATION DEPARTMENT GOVT.OF GUJARAT,	GOVERNMENT PLEADER	SHAJANAND ENGINEERING WORKS PVT.LTD.,	NOTICE NOT RECD BACK,RULE SERVED,MR HARIN P RAVAL
2830	FA/547/1991	28/01/2011	P W D GOVT. OF GUJARAT,	GOVERNMENT PLEADER	SHAHAJANAND ENGG.WORKS PVT LTD,	SERVED BY AFFIX(N),(MR ANANT S DAVE),MR HARIN P RAVAL
2831	FA/548/1991	10/08/2010	KASHIRAM RAMESHCHANDRA,DWARKADAS KASHIRAM SINGHAL,MANOHARLAL KASHIRAM,HANUMANPRASAD SITARAM,PRABHUDAYAI VISHVANATH,RAMESHCHANDRA DWARKADAS AGARWAL,KAILASHKUMAR DWARKADAS AGARWAL,JANAKKUMAR DWARKADAS AGARWAL	MR SN SOPARKAR	UNITED BANK OF INDIA,	MR AC GANDHI
2832	FA/555/1991	29/07/2008	KOLI NAGA ARSI,	MR TH SOMPURA	CASTLA ROCK SEA FOODS PVT. LTD,	NANAVATI ASSOCIATES
2833	FA/559/1991	14/11/2011	AHMEDABAD MUNICIPAL CORPN.,,	MR SN SOPARKAR	GIRDHARLAL ESTATE OWNERS ASSOCIATION,	MR IM BENGALI,(MR JAYANT PATEL)
2834	FA/560/1991	01/12/2010	SHANTABEN BHANJIBHAI RATHOD,	(MR RM PARMAR)	KANAKSANG AGARSANG JETHVA,HASMUKH MANJI RAGHAVJI,CHETANSANG AGARSANG JETHAVA,AGARSANG K JETHVA	NOTICE NOT RECD BACK,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR JAYANT PATEL)
2835	FA/562/1991	04/08/2015	TAKATWALA SERVICES (P) LTD.,	MS MALTIBEN N MODI,(MR NJ MODI)	MUNICIPAL CORPORATION,	TANNA ASSOCIATES
2836	FA/581/1991	16/12/2010	HIMADRI TEXTILE MILLS,NATIONAL TEXTILE CORPORATION LTD.	NANAVATI & NANAVATI	THAKORE ENGINEERING CORPN.,	SERVED BY AFFIX(N)

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2837	FA/591/1991	02/12/2010	ASHAKUMARI BABULAL HEIR OF BABULAL BHAVARLAL,	MR RC JANI	LIFE INSURANCE CORPORATION OF INDIA,	MR RK MISHRA
2838	FA/605/1991	30/11/2011	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH,MR BR SHAH	BALUBEN AMARABHAI PARMAR,,GORDHANBHAI SHANABHAI THAKOR,NARANBHAI HARMANBHAI PATEL,,CHHOTABHAI RAMDAS PATEL	NOTICE SERVED,DELETED,(MR A J PATEL)
2839	FA/606/1991	12/06/2013	STATE OF GUJARAT,DIRECTOR	GOVERNMENT PLEADER	GANPATBHAI T PATEL,BANK OF BARODA	(MR MB GANDHI),MR DARSHAN M PARIKH
2840	FA/607/1991	15/11/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR BR SHAH,MRS FALGUNI D PATEL	ISSABHAI NOORMOHMEDVASTANI MUSLIM HEIRS OF DECD ISSABHAI,FATMABAI ISSABHAI NOORMAOMAD VASTANI(DECD/HEIRS ARE ON RECO,KUMRUDDIN ISSABHAI NOORMAOMAD VASTANI,ROSHANBEN HAMID BHAI HALANI,AKBARALI ISSABHAI NOORMAOMAD VASTANI,ZARINABEN MAHENDI BUDHVANI,GULSANBEN KABIRUDIN LAVANI,KAMALLUDUN ISSABHAI NOORMAOMADVASTANI,MALEK SULTAN KABIRUDIN (GRAND SON),DRIVER VAGHJI ARJAN,THE NEW INDIA ASSURANCE CO.LTD	,DELETED,RULE SERVED,(MR SANDEEP N BHATT),MR YOGI K GADHIA
2841	FA/610/1991	12/07/2011	NAYANBHAI G GONDALIYA,	(MR SURESHM SHAH)	CHANDUBHAI V SAVALIA,PARMANAND MOTILAL DALWADI,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MS HINA DESAI
2842	FA/623/1991	14/03/2016	MANGAL D. THAKORE - DELETED ASPER COURT'S ORDER DT.26/8/94.,KHEMABHAI VIRAMDAS PATEL,ORIENTAL INSURANCE CO. LTD.	DELETED,MR RAJNI H MEHTA	MANIBEN MANGALBHAI PARMAR,MADHUBEN MANGALBHAI,GIRABHAI MANGALBHAI,JANABHAI MANGALBHAI,CHANDULAL TRIBHOVANDAS PANCHAL,STATE OF GUJARAT,NEW INDIA INSURANCE CO. LTD.,AHMEDKHAN RASIDKHAN PATHAN,NATIONAL INSURANCE CO. LTD.,MANGAL DHANAJI THAKORE	NOTICE UNSERVED,RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
2843	FA/629/1991	26/08/2009	ANILKUMAR BHAGWANJI JOSHI,VIRJI KARSAN PATEL,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	DEVRAJ AJA HARIJAN DECD.THROUGH HIS LRS R-2 TO 5,BAYABAI DEVRAJ,KHANABHAI DEVRAJ,DUDABHAI DEVRAJ,BHIMABHAI DEVRAJ	DELETED,RULE SERVED BY DS
2844	FA/630/1991	13/04/2015	MANHARLAL RAICHAND,	NOTICE SERVED	RAVINDRA RAICHAND,VINODRAI RAICHAND,RAMESHCHANDRA RAICHAND	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR BH MEHTA)
2845	FA/638/1991	13/08/2015	MUSAMIYA IMAM HAIDERBUX RAZVI,	NOTICE SERVED,(MR MI PATEL)	GULAM RASUL ABUMIYA PATHAN,	NOTICE UNSERVED
2846	FA/639/1991	22/01/2015	KARSANBHAI HIRABHAI PATNI,	UNSERVED EXPIRED (N)	THE ARYODAYA SPINNING & WEAVING CO. LTD.,,	NOTICE UNSERVED
2847	FA/640/1991	16/11/2010	MANGALBHAI AMTHABHAI,	UNSERVED EXPIRED (N)	THE ARYODAYA SPINING AND WEAVING CO. LTD.,	
2848	FA/641/1991	22/01/2015	CHANABHAI SHANKARBHAI,	UNSERVED EXPIRED (N)	THE ARYODAYA SPINNING AND WEAVING CO.LTD.,,	NOTICE NOT RECD BACK
2849	FA/642/1991	22/01/2015	JENABHAI HIRABHAI,	UNSERVED EXPIRED (N)	THE ARYODAYA SPINNING AND WEAVING CO.LTD.,,	NOTICE NOT RECD BACK
2850	FA/653/1991	05/12/2011	THE NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA	MAYABEN MAHESHBHAI SHAH,KALPANA MAHESHBHAI SHAH,KALPESH MAHESHBHAI SHAH,HIMATLAL JAGJIVANDAS GANDHI,RAMABEN DAHYABHAI SHAH	NOTICE SERVED,RULE NOT RECD BACK,MR R N GHOTRA
2851	FA/664/1991	27/01/2012	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	UDESINH RAYSINH,SURAJBEN WD/O RAYSINH MANGLSINH,PRABHATJI MANGALJI	NOTICE SERVED,DELETED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2852	FA/672/1991	27/01/2012	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHANDUJI RATAJI,BECHARJI RATAJI'S HEIR TAKHATSING BECHARJI	NOTICE SERVED
2853	FA/675/1991	14/12/2018	UNITED INDIA INSURANCE,	MR P P LAKHANI	KANTABEN, WD/O. RATILAL ZAVERBHAI,DHARMISHTABEN D/O. RATILAL ZAVERBHAI,NARENDRABHAI RATILAL BRAHMBHATT,NALINBHAI RATILAL BRAHMBHATT,JIVANGIRI SOMGIRI GOSAI,GUJARAT URJA VIKAS NIGAM LIMITED,,STATE OF GUJARAT,NAYNABEN BHUPENDRABHAI BRAHMBHATT	NOTICE SERVED,MS MAYA S DESAI,(MR MD PANDYA),DARSHIT R BRAHMBHATT
2854	FA/695/1991	24/04/2009	DIVISIONAL RAILWAY MANAGER,UNION OF INDIA	MRS VASAVDATTA BHATT	MANHARBA JAMSINH,MINOR UPENDRASINH JAMSINH THR'GUARDIAN MANHARBA JAMSINH,MINOR PRADUMANSINH JAMSINH THR'GUARDIAN MANHARBA JAMSINH,MINOR RITABA JAMSINH, THROUGH GUARDIAN MANHARBA JAMSINH,JILUBHA PANCHANJI	(MR JD AJMERA),(MR RA MISHRA),MR MEHUL S SHAH,(MR SURESHM SHAH),(MR JT TRIVEDI),MR KJ TRIVEDI
2855	FA/700/1991	26/08/2008	UNIOIN OF INDIA,DEPARTMENT OF POST	GOVERNMENT PLEADER,MS RV ACHARYA	SHANTABEN MANILAL KHODIDAS MAKWAN,	MR VH DESAI,(MR SG SHAH)
2856	FA/702/1991	26/11/2010	SAHYOG CO-OPERATIVE BANK LTD.,	MR RJ OZA	BANK OF INDIA,AHMEDABAD DISTRICT CO-OP. BANK LIMITED.,UNITED INDIA INSURANCE CO. LTD.	,MR RR MARSHALL,MR SV RAJU
2857	FA/707/1991	03/12/2008	MOHANBHAI HIRABHAI DABHI DECD.THROUGH THE LRS,BABIBEN WD/O MOHANBHAI HIRABHAI DABHI,KAILASHBEN MOHANLAL DABHI,CHANDRIKABEN MOHANLAL DABHI,GITABEN MOHANLAL DABHI DELETED	DELETED,(MR DK ACHARYA)	STATE OF GUJARAT,COLLECTOR,EXECUTIVE ENGINEER,SHANTILAL K. PARMAR,PRINCIPAL	,GOVERNMENT PLEADER
2858	FA/708/1991	29/08/2008	JAI SARASWATI MILL,	NOTICE SERVED	HEIRS OF MANUBHAI AMRSINHBHAI LATHIYA,VAJIBEN MANUBHAI,JAISUKHLAL MANUBHAI,VILASBEN MANUBHAI,MANCHHABEN MANUBHAI,ORIENTAL INSURANCE CO LTD	,NOTICE SERVED
2859	FA/709/1991	06/04/2017	BALOCH ILAMKHAN UMARKHAN,BALOCH KALUKHAN ILAMKHAN (DECD),SULTANKHAN KALUKHAN BALOCH,KADARKHAN KALUKHAN BALOCH,HEIRS OF DECEASED DILAVARKHAN ILAMKHAN,HIKUBA DILAVARKHAN,RASULKHAN DILAVARKHAN,DALUTKHAN DILAVARKHAN	,MR ND NANAVATI	HEIRS AND L.R.OF DECEASED DILAVARSINH NARANSINH ZALA,ZALA HARENDRASINH DILAVARSINH,ZALA VANRAJSINH DILAVARSINH,ZALA MAYAKUNVARBHA DILAVARSINH,KUSUMBA DILAVARSINH ZALA,ZALA HANSABA DILAVARSINH	MR RJ OZA
2860	FA/711/1991	09/12/2010	CHIMANBHAI MAGANBHAI,	NOTICE UNSERVED	PATEL ARVINDKUMAR RAMBHAI,PATEL ARVINDBHAI VAGHJIBHAI,AVINASH RAMANBHAI PATEL,BHUPENDRAKUMAR CHHOTABHAI PATEL,JAYANTIBHAI ASHABHAI PATEL,ASHOKBHAI CHHOTABHAI PATEL,RAKESHBHAI MANUBHAI PATEL,BHUPENDRABHAI MANUBHAI PATEL,VIRESH MANUBHAI PATEL,MUKUNDBHAI PARSHOTTAM KOTHARI,MEENABEN MUKUNDBHAI KOTHARI,PRAFULBHAI MANUBHAI PATEL	
2861	FA/715/1991	07/08/2015	M/S. AJANTA DYEING,	MR YOGESH S LAKHANI	J K RUBBER WORKS,	RULE UNSERVED
2862	FA/716/1991	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SURAJBEN WD/O. KALIDAS DAHYABHAI,	MR NITIN M AMIN
2863	FA/717/1991	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HUSENBHAI JORABHAI MALEK,	NOTICE SERVED
2864	FA/718/1991	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NURBIBI WD/O JABUMIYA PUNJABHAI,RAFIMIYA JABUMIYA	NOTICE SERVED,MR NITIN M AMIN
2865	FA/719/1991	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JIVIBEN WD/O.MANGALBHAI AMBALAL,BUDHABHAI MANGALBHAI	NOTICE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2866	FA/720/1991	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BASIRANBIBI MAHMAD BIJUBHAI,MALEK JABUMIYA PUNJAMIYA NEPHEW OF MOHMAD BIJUBHAI	NOTICE SERVED,NOTICE UNSERVED
2867	FA/721/1991	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AHMADBHAI JERABHAI ADMINISTRATOR OF MASJID,	NOTICE SERVED
2868	FA/722/1991	01/12/2010	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MALEK HASUBHAI BALABHAI,	NOTICE UNSERVED
2869	FA/731/1991	03/12/2008	THE GOVT.OF GUJARAT,THE COLLECTOR,B.K.DISTRICT,THE EXECUTIVE ENGINEER,R&B DIVISION.,THE PRINCIPAL	GOVERNMENT PLEADER	.,	
2870	FA/754/1991	14/02/2012	MOHANLAL BHERULAL SHARMA,	MR JA ADESHRA	VIKRAMBHAI NARANBHAI AYAR DELETED CT.ORDER.DT.3-02-2011.,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DELETED
2871	FA/756/1991	28/11/2011	ORIENTAL INSURANCE CO. LTD,	MS KARUNA V RAHEVAR	NARANBHAI TALASHIBHAI,BABUJI ZENAJI THAKORE THROUGH HIS LEGAL HEIRS AND L.RS.,MANUBHAI BABUBHAI THAKORE,ASHOKBHAI KALUBHAI	,MR JB SHAH
2872	FA/759/1991	15/07/2008	NEW INDIA ASSURANCE CO.LTD.,	MR BH BHAGAT,MR BR SHAH,MR SANDIP C SHAH	NEW INDIA ASSURANCE CO. LTD.,JAYSUKHLAL JASHWANTLAL MEHTA,NARUMIYA MOHMADMIYA SAYEED	
2873	FA/763/1991	13/01/2016	HAMIRBHAI MULUBHAI AMBALIA,NATIONAL INSURANCE CO. LTD.	MR SUNIL B PARIKH	NAYNABEN MANSUKHLAL RAICHURA,MINOR JITESH MANSUKHLAL RAICHURA,MINOR MEERA MANSUKHLAL RAICHURA,MINOR AVANI MANSUKHLAL RAICHURA,AHER RANMAL MULU	,RULE UNSERVED,MR YOGESH S LAKHANI
2874	FA/769/1991	26/06/2015	VISNAGAR NAGARPALIKA,	NOTICE SERVED	STATE OF GUJARAT,JITENDRAKUMAR CHATURBHAI BHRAMBHATT,SURESHKUMAR CHATURBHAI BRAHMBHATT,JAGDISHKUMAR CHATURBHAI BRAHMBHATT,MAHESHKUMAR CHATURBHAI BRAHMBHATT,SHAILESHKUMAR CHATURBHAI BRAHMBHATT,USHABEN D/O BRAHMBHATT CHATURBHAI KESHAVLAL	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R)
2875	FA/771/1991	10/09/2009	SPECIAL LAND ACQUISITION OFFICER,HOUSING COMMISSIONER	MRS KETTY A MEHTA,(MR YF MEHTA)	HEIRS OF THAKORE GOPAL,SOMIBEN WD/O.THAKORE GOPAL,ARVIND THAKORE,GANGARAM THAKORE,NARAYAN THAKORE	(MR MI PATEL)
2876	FA/772/1991	10/09/2009	SPECIAL LAND ACQUISITION OFFICER,HOUSING COMMISSIONER, GUJARAT HOUSING BOARD	MRS KETTY A MEHTA,(MR YF MEHTA)	NATHUBHAI DULABHAI PATEL,KIRITKUMAR SWRUPCHAND SHAH	
2877	FA/773/1991	10/09/2009	SPECIAL LAND ACQUISITION OFFICER,HOUSING COMMISSIONER	MRS KETTY A MEHTA,(MR YF MEHTA)	AMBALAL CHIMANLAL GANDHI,ISMIL ISAQJI PATEL,DHIRAJLAL CHUNILAL MITHAWALA,CHANDRAKANT BHIKHABHAI KAPADIA	
2878	FA/774/1991	10/09/2009	SPECIAL LAND ACQUISTION OFFICER,BHARUCH.,HOUSING COMMISSIONER,	GOVERNMENT PLEADER, (MR YF MEHTA)	BAI LAXMI WIDOW OF SOMA ZIPA,SHANTABEN SOMABHAI,MANGIBEN SOMABHAI,LILABEN SOMABHAI,SAVITABEN SOMABHAI,MENAXIBEN SOMABHAI,KASHIBEN DAUGHTER OF JINABHAI NARANBHAI,MANHARBHAI JINABHAI,JASHUBEN SHANKARBHAI,BHUPENDRA SHANKARBHAI,HEIRS OF THAKORBHAI JINABHAI,BHIKHIBEN WIDOW OF THAKORBHAI JINABHAI,GIRISHKUMAR THAKORBHAI PATEL,MADHUBEN RANCHODBHAI AND DAUGHTER OF THAKORBHAI JINABHAI,SURAJBEN ARJUNLAL AND DAUGHTER OF THAKORBHAI JINABHAI,BHALUBEN ABHAYKUMAR DAUGHTER OF THAKORBHAI JINABHAI,DALPATBHAI SHANKARBHAI	
2879	FA/776/1991	25/11/2010	SANDHYABEN PRAVINBHAI PATEL,	M/S TRIVEDI & GUPTA	KANTIBHAI SHANABHAI RAVAL,ORIENTAL INSURANCE CO.	MR RAJNI H MEHTA,MR HM PARIKH

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2880	FA/778/1991	23/04/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER,MAMLATDAR	GOVERNMENT PLEADER	B.D. CHAVDA,	MR KG SUKHWANI
2881	FA/779/1991	23/04/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR DAVRAJBHAI CHAVDA,	NOTICE SERVED
2882	FA/785/1991	09/03/2011	DISTRICT MALARIA OFFICER,	MR HS MUNSHAW	BUDHABHAI VAGHABHAI,RAMESHBHAI VAGHABHAI,MS. CHAMBABEN DAUGHTER OF VAGHABHAI SURABHAI,COMMISSIONER OF HEALTH AND MEDICAL SERVICES	
2883	FA/804/1991	13/07/2011	SAIYED NASIRUDDIN MAHIYUDDIN,	(MR NS DESAI)	KHUBMIYA SARFUMIYA,	NOTICE SERVED
2884	FA/809/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	ISHAWARBHAI NATHABHAI,	NOTICE SERVED
2885	FA/810/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	DAHYABHAI DAVALBHAI,	NOTICE SERVED
2886	FA/811/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	MAHESHBHAI PUMANBHAI,	NOTICE SERVED
2887	FA/812/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PUNAMBHAI KESHAVLAL,	NOTICE SERVED
2888	FA/813/1991	17/04/2017	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	DINESHKUMAR RASIKLAL SHANKARLA,	NOTICE SERVED
2889	FA/814/1991	03/02/2017	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	HEIRS OF GALABSINH DEVALSINH,MAGHOSING GALABSING	,NOTICE SERVED
2890	FA/815/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	KABHAIBHAI BHUPATBHAI,	MR NITIN M AMIN
2891	FA/816/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	SURIBEN HATHIBHAI K.- DECEASEDBY HER HEIRS.,	
2892	FA/817/1991	14/03/2015	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	GANDABHAI MAGANBHAI - DECEASED BY HIS HEIRS.,	
2893	FA/818/1991	04/11/2009	A'BAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	SHANKERBHAI M PRAJAPATI,GANPATBHAI GAJAJI PARMAR	NOTICE SERVED,(MR PRANAV M RAVAL)
2894	FA/845/1991	04/05/2017	Blank Name,	MR RM DESAI	Blank Name,	UNSERVED EXPIRED (N)
2895	FA/847/1991	22/06/2017	AMINABIBI D/O NASIRUDDIN KAJA-MBHAI,HUSENABIBI D/O SHAIKH NASIRU-DDIN KAJAMBHAI,SARDUNISSA D/O DECEASED SHEKH NASIRUDDIN KAJAMBHAI	NOTICE UNSERVED	DECEASED GULAMNABI NASIRUDDIN SHEIKH THRO HIS LEGAL HEIRS,REHANABANU GULAMNABI,JAVID AHMED GULAMNABI,SHAHID AHMED GULAMNABI,RUKAIYABANU GULAMNABI,SAJEDABANU GULAMNABI,UNEJABANU GULAMNABI,PARVINBANU GULAMNABI,RAFIKAHMED GULAMNABI,SHARFARAJ AHMED GULAMNABI,ABDULLABHAI ABDULRASHEMAN	,MS SEJAL K MANDAVIA
2896	FA/848/1991	22/06/2017	AMINABIBI D/O NASIRUDDIN KAJAMBHAI,HUSENABIBI D/O NASIRUDDIN K. SHEIKH,SARDUNISSA D/O NASIRUDDIN K SHEIKH	NOTICE NOT RECD BACK, (MRS TANVEER M SHAIKH)	GULAMNABI NASIRUDDIN SHEIKH,	MS SEJAL K MANDAVIA
2897	FA/855/1991	16/08/2011	GUJARAT AGRO INDUSTRIES,	MR BR SHAH	BHAGATSINH R. RAJ,KESHAVBHAI BHAWANBHAI PATEL SCHOOL,KESHAVBHAI BHAWANBHAI PATEL SCHOOL,BABUBHAI A. PATEL,BABUBHAI A. PATEL,BHASKARBHAI I. PANDYA,BHASKARBHAI I. PANDYA,JESANGBHAI,JESANGBHAI SECRETARY	,NOTICE SERVED
2898	FA/856/1991	05/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVJI MALABHAI A FIRM,	MR SHIRISH JOSHI

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2899	FA/863/1991	18/11/2010	DHANSUKHLAL NAGINDAS BAGRAWALAPOA ASHOKKUMAR DHANSUKHLAL,	MR DF AMIN,MR RS SANJANWALA	UNION OF INDIA,ALPS TEXTILE ENGINEERING,VALLABHBHAI RANCHHODJI DESAI,PARESHBHAI SURENDRAKUMAR KAPADIA	NOTICE SERVED,MR PRAKASH K JANI,MR MG NAGARKAR,MR SN SHELAT
2900	FA/867/1991	23/01/2015	CHANDRAKANT HIRALAL SODAGAR,	UNSERVED EXPIRED (N), (MR SK JHAVERI)	MAHESHBHAI NARPATLAL DESAI,MADHUKANTABEN SARABHAI,ANILBHAI RAMANLAL SHETH,VISHU STORES,MOHANDAS PARASRAM	RULE SERVED,RULE UNSERVED,MR DR BHATT
2901	FA/869/1991	26/08/2010	RAJARAM VITHOBA,SARASWATI SHIVRAM,GANGABEN SHIVRAM,TARABEN SHIVRAM	MR PT JASANI,(MR PS OZA)	AMRUTLAL NATHURAM SHARMA,SHANTARANI SARDARILAL,MINOR CHANDRABHUSAN SARDARILALHIS GUARDIAN MOTHER RES.NO.2	MR SATISH R PATEL
2902	FA/870/1991	08/07/2015	NANKIBEN HIROMAL,SUSHILABEN HIROMAL,CHANDRABEN HIROMAL,DEVIBEN HIROMAL,LILABEN HIROMAL	(MR MB GANDHI)	SUGNOMAL KIMATRAM BACHWANI,SHAMALDAS HUNDOMAL	NOTICE SERVED,NOTICE UNSERVED
2903	FA/873/1991	13/12/2010	STATE OF GUJARAT,U D JOPSHI	GOVERNMENT PLEADER	JALAMSINH SURATSINH,	MR RK MISHRA
2904	FA/874/1991	01/05/2018	A'BAD MUNICIPAL CORPORATION,	MR S TRIPATHY	JEEPAL RAJNIKANT SHAH,	NOTICE UNSERVED
2905	FA/875/1991	08/08/2008	JALIMSINGH JIVANSINGH,	MR VIJAYSINH SOLANKI	REGIONAL MANAGER,	MR HEMANT S SHAH
2906	FA/877/1991	23/03/2015	ARCOY INDUSTRIES,	MR HEMANT S SHAH	SIDDHARTH CARBOCHEM PRODUCTS,	NOTICE SERVED
2907	FA/878/1991	10/09/2009	KALEKHAN SAMANTKHAN BAHELIM,	(MR MOHANBHAI DESAI)	MANUBHAI NARAYANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED BY DS,MR RAJNI H MEHTA
2908	FA/879/1991	10/09/2009	AMIRBHAI M DESAI,	(MR MOHANBHAI DESAI)	MANUBHAI NARAYANBHAI PATEL,NEW INDIA ASS. CO. LTD.	RULE SERVED BY DS,MR RAJNI H MEHTA
2909	FA/885/1991	08/12/2010	D.C. SHAH AND COMPANY 28/5 JHAVERIWAD,,	MR SN SOPARKAR	THE COTTON CORPORATION OF INDIA LTD.,	
2910	FA/893/1991	02/07/2010	GOPAL TIMBER MART,RATILAL J PATEL,MANDABEN LAXMANBHAI PATEL,JAYANTILAL J PATEL	(MR MB GANDHI)	BANK OF INDIA,	MR BJ TRIVEDI,(MR HIMANSHU TRIVEDI),(MR JT TRIVEDI)
2911	FA/894/1991	08/12/2010	PARMANAD BAKHATMAL,,	MR RF PATEL	THE AHMEDABAD MUNICIPAL CORPORATION,ESTATE AND CITY IMPROVEMENT OFFICER	
2912	FA/895/1991	21/04/2014	CHATURBHAI JESANGBHAI HARIJAN,LEELABEN CHATURBHAI	MR JA ADESHRA	VASANTKUMAR PARSHOTTAMDAS SHAH,RADHARAM MAHANANDJI MISHRA,UNITED INDIA INSURANCE CO LTD	DELETED,MS HINA DESAI,(MR PARESH M DARJI)
2913	FA/898/1991	05/08/2008	SHANTABEN WD/O MANILAL K. MAKWANA,	NOTICE NOT RECD BACK,MR VH DESAI,MR PALAK H THAKKAR	UNION OF INDIA,DEPARTMENT OF POSTS	NOTICE NOT RECD BACK,NOTICE SERVED,MR RJ OZA
2914	FA/918/1991	04/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	KANTILAL JIVANLAL PUROHIT,GAGABHAI SHANKARBHAI ZALA	,MR HM PARIKH
2915	FA/923/1991	24/06/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MANILAL SEVABHAI GOHIL,MANIBEN MANILAL GOHIL,SHANABHAI FAKIRBHAI PARMAR -DELETED	NOTICE SERVED,DELETED,MS SHILPA R SHAH
2916	FA/925/1991	21/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SUBHASHBHAI KHILURAM UBHRANI,DALPATBHAI PARSHOTAMBHAI CHAUHAN	NOTICE SERVED,MR DR BHATT

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2917	FA/926/1991	10/10/2008	VIJAYKUMAR MANHARLAL SHAH,	MRS KETTY A MEHTA	SITA GOPALKRISHNA NIGAM,MINOR MANISH GOPALKRISHNA NIGAM,THROUGH SITA G NIGAM,MINOR MONA GOPALKRISHNA NIGAM THR' GUARDIAN SITA G NIGAM,MINOR PALLAVI G NIGAM, THROUGHGUARDIAN SITA G NIGAM,BHULABHAI GOVINDBHAI BHATHELA DELETED AS PER COURT ORDER	,SERVED BY RPAD (N),DELETED
2918	FA/933/1991	29/11/2011	VIJAYKUMAR MANHARLAL SHAH,	MRS KETTY A MEHTA	ASHOKKUMAR BABULAL RAVAL DEL. AS PER CRT. ORDER 6-7-2011,BHULABHAI GOVINDBHAI BHATHELA	NOTICE SERVED,DELETED,MR DR BHATT
2919	FA/935/1991	31/01/2012	GUJARAT STATE ROAD TRANSPORT,	MRS FALGUNI D PATEL	MINESHKUMAR PRADYUMAN SHAH,ABDUL AMIRMIYA DIWAN, ST.DRIVER,	,MR DN PANDYA
2920	FA/936/1991	15/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED	MAHESHKUMAR OCHCHAVLAL SHAH,ABDUL AMIRMIYA DIWAN	
2921	FA/937/1991	16/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRASHANT G DESAI	RAMESHCHANDRA S BHATT DECD.THROUGH THE LRS,RABHSINGH BUDHABHAI GOHIL DELETED AS PER COURT ORDER	,DELETED
2922	FA/950/1991	30/04/2010	ORIENTAL INSURANCE CO.LTD. OFFICE AT JIVAN UDYOG,ASAF ALI,	MR RAJNI H MEHTA	NARANDAS DHANJI LODHARI (THRO.HIS HEIRS & LR'S: 1/1 TO 1/5).,SHANTABEN NARANDAS LODHARI,MINOR KISAN NARAN LODHARI THR'GUARDIAN SHANTABEN NARAN,MINOR JYOTSANA NARAN LODHARI THR'GUARDIAN SHANTABEN NARAN,MINOR RAJU NARAN LODHARI THR'GUARDIAN SHANTABEN NARAN,MINOR DEVENDRA NARAN LODHARI THR' GUARDIAN SHANTABEN NARAN,GUJ. STATE DIRECTOR OF PORTS	,NOTICE SERVED,MR PR NANAVATI,MR MEHUL S SHAH,MR PREMAL R JOSHI,MR MAHENDRA U VORA
2923	FA/956/1991	12/04/2018	MAIZE PRODUCTS,	MR DEEPAK V PATEL	REGIONAL DIRECTOR,	MR HEMANT S SHAH
2924	FA/961/1991	26/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAILALBHAI A PATEL,	MR MUKESH A PATEL,MR MK VAKHARIA
2925	FA/965/1991	04/04/2011	ARVINDBHAI RAIJIBHAI PATEL,NATIONAL INSURANCE CO LTD	MR RR MARSHALL	RAMESHBHAI MANILAL VALAND,CHAMPABEN RAMESHBHAI MANILAL	
2926	FA/967/1991	11/09/2015	MANSANGBHAI SALUBHAI CHAUDHARI,	(MR MB GANDHI)	UNION OF INDIA,WING COMMANDER	MR KARTIK V PANDYA
2927	FA/968/1991	23/06/2010	G S R T CORPORATION,	MR HARDIK C RAWAL	BAIJIBEN RAIJIBHAI CHAUHAN,LILABEN RAIJIBHAI,MINOR AMINBHAI RAIJIBHAI THRO' HIS GUARDIAN RESP. NO.1,THRO' AJITBHAI RAIJIBHAI THRO' HIS GUARDIAN RESP.NO.1,MINOR RAMILABEN RAIJIBHAI THRO' HER GUARDIAN RESP. NO.1,DRIVER OF S T BUS (NOT KNOWN AS PER DECREE),SOMABHAI GALALSING CHAUHAN,NANDUBEN SOMABHAI CHAUHAN	,MR SANJAY M AMIN
2928	FA/1259/1991	26/08/2011	UTPAL INVESTMENTS PVT LTD,	MS NIYATI K SHAH	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH
2929	FA/1326/1991	18/06/2009	BHARUCH DISTRICT PANCHAYAT,	MR BP TANNA	SAVITABEN OLIYABHAI VASAVA,DISTRICT HEALTH OFFICER,B.C.MODI,DR.PURNIMABEN J. GANDHI,DR.H.C.SHAH	,NOTICE SERVED
2930	FA/1394/1991	14/07/2009	PUNIBEN MAGANLAL TAPODHAN,	(MR SURESHM SHAH)	RAMJIBHAI GOVINDBHAI SHRIMALI,	(MS KN VALIKARIMWALA)
2931	FA/1395/1991	09/08/2010	ALLIED TEXTILE ENGINEERS,	MR DG CHAUHAN	REGIONAL DIRECTOR,	MR HEMANT S SHAH
2932	FA/1428/1991	19/06/2019	AHMEDABAD MUNICIPAL CORORATION,	MR SN SHELAT	KALPANA CINEMA,	
2933	FA/1433/1991	18/07/2011	A'BAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	INDIAN BANK,	MR NR PARIKH,MRS RB PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2934	FA/1436/1991	05/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	MONAL CONSTRUCTION CO.,	NOTICE SERVED,MR KG SUKHWANI
2935	FA/1439/1991	19/09/2008	GANGARDI VIBHAG MOTAKADNI K.V.V.K. SAHAKARI MANDLI LTD.,	MR MTM HAKIM	KANCHANBEN WD/O PARSHOTTAMDAS NATHALAL PANCHAL,DHARMENDRA PARSHOTTAMDAS,KARTIK PARSOTTAMDAS,TARABEN PARSHOTTAMDAS,HINABEN PARSHOTTAMDAS	,(MR AJ SHASTRI)
2936	FA/1445/1991	23/11/2010	MANJULABEN ZAVERBHAI PATEL,	NOTICE UNSERVED	PATEL LALJI KESHAVJI,	MR MJ THAKORE
2937	FA/1446/1991	15/01/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SURYAKANT P PATEL,	RULE SERVED,MR KG SUKHWANI
2938	FA/1452/1991	03/12/2019	JOTITABHAI MOHANBHAI KADIA. DECEASED THRO.HEIRS & LR'S..,SHAMALBHAI JOITABHAI BHOI,JAYANTIBHAI JOITABHAI BHOI,KAMUBEN D/O JOITABHAI MOHANBHAI BHOI W/O MORGABHAI VITHALBHAI,MANGUBEN, D/O JOITABHAI MOHANBHAI & W/O PARSHOTTAMDAS PRABHUDAS,LILABEN, D/O JOITABHAI MOHANBHAI & W/O JAYANTIBHAI JIVABHAI,DECEASED KASAMBHAI IBRAHIMBHAI TINTOIYA THRO HIS LEGAL HEIRS,LALABHAI KASAMBHAI TINTOIYA,SATTARBAHI KASAMBHAI TINTOIYA,DAUDBHAI KASAMBHAI TINTOIYA,KHATUNBEN DAUDBHAI TINTOIYA,RAKHIABHAI SULEMANBHAI TINTOIYA,AYSHABEN KASAMBHAI TINTOIYA,LALABHAI KASAMBHAI TINTOIYA,SATTARBHAI KASAMBHAI TINTOIYA,AHMEDBHAI IBRAHIMBHAI TINTOIYA	,MR SN SHELAT,VIKAS V NAIR,C J GOGDA,BANSI M KARIA	KANUBHAI SHANKARBHAI BHOI,SHAILESH LALLUBHAI BHOI,DHULABHAI SHAMALBHAI BHOI,SHAKARABHAI SHAMALBHAI BHOI SINCE DECD HEIRS OF RES NO.1 & 19,LALLUBHAI SHAMALBHAI BHOI,KANTIBHAI SHAMALBHAI BHOI,KALABHAI DHULABHAI BHOI,JAYANTIBHAI DHULABHAI BHOI,ISHWARBHAI DHULABHAI BHOI,GOPALBHAI DHULABHAI BHOI,RAMANBHAI LALLUBHAI BHOI,GUNVANTBHAI LALLUBHAI BHOI,HASMUKHBHAI LALLUBHAI BHOI,MINOR NARAYAN LALLUBHAI (THRO GUARDIAN RES NO.5),MINOR AMRUTBHAI KANTIBHAI BHOI (THRO GUARDIAN RES NO.6),MINOR DINESHBHAI KANTIBHAI BHOI (THRO GUARDIAN RES NO.6),SAVITABEN BHOGILAL HARJIVANDAS KADIA,MANIBEN KODARBHAI PUNJABHAI KADIA,TARABEN GANPATLAL SHANKARLAL KADIA (HEIRS OF RES NO.4),YAKUBBHAI MAHMADBHAI GHANCHI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR MK VAKHARIA,MR ASHISH M DAGLI
2939	FA/1456/1991	30/08/2011	BABUBHAI GOKALBHAI PATEL,NATIONAL INSURANCE CO LTD	MR SUNIL B PARIKH,MR BR SHAH	JETHALAL LAXMICHAND NAGAR,GANGABEN JETHABHAI NAGAR,ATAJI GALAJI THAKOR	RULE SERVED,(MR MUKESH R SHAH),(MR PARESH M DARJI),MS ARCHANA N PATEL,MR ALOK B AMIN
2940	FA/1481/1991	11/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHUHAN RANAJITSINH PRATAPSINH,	
2941	FA/1482/1991	14/12/2011	AHMEDABAD MUNICIPAL COPORATIONTHRO.MUNI.COMMISSIONER.,	MR HS MUNSHAW	CHHANABHAI PUNJABHAI VAGHELA,	NOTICE SERVED
2942	FA/1485/1991	29/08/2019	DHANJIBHAI SHIVABHAI PARMAR,	MR MEHUL S SHAH	INDIRABEN DHANJIBHAI PARMAR,	MR PS CHAMPANERI
2943	FA/1487/1991	03/09/2015	A'BAD DIST. PANCHAYAT,	MR HS MUNSHAW	MANUBHAI D PATEL,	NOTICE SERVED
2944	FA/1492/1991	21/07/2010	A'BAD DIST. PANCHAYAT,	MR HS MUNSHAW	MANUBHAI D PATEL,	NOTICE SERVED
2945	FA/1494/1991	28/07/2008	RAMANLAL PRAGJIBHAI SAVALIA,	(MR PV HATHI)	MANJULABEN KANJI,ARVIND KANJI,JETUBHAI KANJI,PUSHPA KANJI,B D SAVALIYA	NOTICE SERVED,MR PJ KANABAR
2946	FA/1506/1991	30/07/2010	CHANDRAKANT A SHETH,	MR MJ PARIKH	GUJARAT INDUSTRIAL DEVLP. CORPORATION,	(MR YF MEHTA)
2947	FA/1507/1991	29/03/2011	LALITKUMAR MULSHANKAR TEJIYA,THE ORIENTAL INSURANCE CO.LTD	MR RAJNI H MEHTA	ISHWARBHAI JOITABHAI NAYAK,PARVATIBEN ISHWARBHAI NAYAK,CHAMPABEN WD/O KANTIBHAI ISHWARBHAI NAYAK,MINOR VARSHABEN KANTIBHAI NAYAK,MINOR BABY D/O. KANTIBHAI NAYAK,KHACHAR SHIVSING BECHAR	,MRS REKHA H KAPADIA

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2948	FA/1508/1991	26/12/2011	BALKRISHAN N DESAI,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	RASHMIKABEN WD/O.I H MODI,MINOR SNEHAL I MODI THRO'GUARDIAN RASHMIKABEN NO.1,MINOR BHOMIK I MODI, THROUGH GUARDIAN RASHMIKABEN NO.1,KANTABEN HARILAL MODI(SINCE- DECD.THRO.L.R.'S RESP.1TO3,5,6,MINOR MITAL I MODI, THROUGH GUARDIAN RASHMIKABEN NO.1,MINOR JENI I MODI, THROUGH GUARDIAN RASHMIKABEN NO.1,VADILAL ICE CREAM AGENCY,LABHSHANKER G RAVAL,UNITED INDIA INSURANCE CO.LTD.,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
2949	FA/1509/1991	26/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RASHMIKABEN INDRAVADANBHAI MODI,BALKISHAN NAVINCHANDRA DESAI,VADILAL ICE CREAM AGENCY,LABH SHANKAR GIRJASHANKAR RAVAL,UNITED INDIA INSURANCE CO LTD,UNITED INDIA ASSURANCE CO LTD	,NOTICE SERVED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
2950	FA/1513/1991	02/12/2010	GUJARAT STATE WAREHOUSING CORPORATION,	MR MR ANAND,(MR DIPAK C RAVAL)	A G KOTHMADI, DEPUTY ENGINEER,	NOTICE UNSERVED
2951	FA/1519/1991	21/09/2011	MOTA GOPNATHJI BRAHMACHARI JAGYA TRUST, THROUGH TRUSTEES,MAHESHBHAI PRANSHANKER PANDYA,SHANTILAL CHATRABHUJ	MR BJ TRIVEDI,(MR JT TRIVEDI)	RAJYAGURU CHHOTALAL JATASHANKER,ARVINDKUMAR SHIVSHANKER BHATT	,(MR NAGIN N GANDHI)
2952	FA/1529/1991	07/04/2017	HIRUBEN NANJIBHAI KOLI WD/O NANJIBHAI MEDHABHAI KOLI,MINOR MANJULABEN NANJIBHAI THRO' HER GUARDIAN PETI.NO.1	(MR SUNIL C PATEL)	SWASHRAY TRANSPORT CO.,,KANJIBHAI TULSIDAS MAKWANA,GITABEN W/O PURSOTTAMBHAI VANSBHA,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,(MR MR GEHANI),MR AJAY R MEHTA
2953	FA/1530/1991	16/06/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASSOCIATED BUSNESS CORPORATION,I M PATEL	NOTICE SERVED
2954	FA/1537/1991	23/07/2010	IBRAHIM MUSAJI RAJAJI,	(MR MB GANDHI)	A'BAD MUNICIPAL CORPORATION,	MR MG NAGARKAR
2955	FA/1539/1991	05/07/2011	TULSIBHAI B PATEL,	MR BJ TRIVEDI,(MR HIMANSHU TRIVEDI),(MR JT TRIVEDI)	STATE OF GUJARAT,DIRECTOR OF TECHNICAL EDUCATION,PRINCIPAL,	GOVERNMENT PLEADER
2956	FA/1540/1991	22/06/2015	VALKUBHAI JINABHAI,	RULE SERVED	HIRBAI HAMIR ALIAS NANA,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR KH DAMANI
2957	FA/1591/1991	29/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	DAYABEN GORDHAN PATEL,MINOR VINOD GORDHANBHAI THR'GUARDIAN DAYABEN G PATEL,MINOR VIJAY GORDHAN, THROUGH GUARDIAN DAYABEN GORDHAN PATEL,PATEL JIVARAJ NANJI DELETED ASPER COURT ORDER DT.26-12-2011,PATEL HARASHIBEN JIVARAJ,KANUBHA RAMSANG PARMAR,PRAVINKUMAR KANAJI BHATTI	NOTICE SERVED,DELETED,(MR GIRISH D BHATT)
2958	FA/1595/1991	29/11/2011	NATIONAL INSURANCE CO LTD,	NOTICE NOT RECD BACK,MR BR SHAH,MR DAKSHESH MEHTA	MITHIBEN LALJI,PARSHOTAM LALJI,KESHUBHAI LALJIBHAI,PARVATIBEN LALJI THRO MITHIBEN,ARIF AND NOORMAHMAD AND CO,GAFARBHAI HUSENBHAI,MEMON YUNUS NURMAHMAD @ MITHU	MR RM RUPAREL,MR JJ YAJNIK,MR TUSHAR L SHETH
2959	FA/1596/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	NOTICE NOT RECD BACK,MR BR SHAH,MR DAKSHESH MEHTA	JEMIBEN JASABHAI,MINOR RATHIBEN JASABHAI THRO'GUARDIAN JEMIBEN JASABHAI,MINOR LAKHABHAI JASABHAI THRO'GUARDIAN JEMIBEN JASABHAI,MINOR MANUBEN JASABHAI THRO'GUARDIAN JEMIBEN JASABHAI,MINOR BABO JASABHAI THRO'GUARDIAN JEMIBEN JASABHAI,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR YOGESH S LAKHANI,MR RM RUPAREL,MR JJ YAJNIK

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2960	FA/1597/1991	29/11/2011	NATIONAL INSURANCE CO LTD,	NOTICE NOT RECD BACK,MR BR SHAH,MR DAKSHESH MEHTA	PIRUBHAI RAHEMANBHAI RATHOD,JASUBEN PIRUBHAI,ARIF AND NURMAHAMAD AND CO,GAFARBHAI HUSENBHAI,MEMON YUNUS NURMAHAMAD @ MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK
2961	FA/1598/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	NOTICE NOT RECD BACK,MR BR SHAH,MR DAKSHESH MEHTA	GAURIBEN HARIRAM,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR RM RUPAREL
2962	FA/1599/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	NOTICE NOT RECD BACK,MR BR SHAH,MR DAKSHESH MEHTA	KALIBEN ARJAN,RAVJI ARJAN,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK,MR TUSHAR L SHETH
2963	FA/1600/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	RADHABAI MULUBHAI,AMARBHAI MULUBHAI,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	,MR RM RUPAREL,MR JJ YAJNIK
2964	FA/1601/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	SHAKUBEN GOBARBHAI,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	,MR JJ YAJNIK
2965	FA/1602/1991	29/11/2011	NATIONAL INSURANCE CO LTD,	MR BR SHAH	KAVA BIJAL,POPAT KAVA,MOHAN KAVA,PAMA KAVA,RAMJI KAVA,ARIF AND NURMAHMAD AND CO,GAFARBHAI HUSENBHAI,MEMON YUNUS NURMAHAMED @ MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK,MR TUSHAR L SHETH
2966	FA/1603/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	KHIMA RANA,RATUNBEN KHIMA,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	,MR JJ YAJNIK
2967	FA/1604/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	POLABHAI SOMABHAI,MINOR RAIYABEN POLABHAI, THR' GUARDIAN POLABHAI SOMABHAI,MINOR RADHABEN POLABHAI,THR' GUARDIAN POLABHAI SOMABHAI,MINOR RASIBEN POLABHAI, THR' GUARDIAN POLABHAI SOMABHAI,ARIF AND NOORMAHMAD & COMPANY,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK,MR TUSHAR L SHETH
2968	FA/1605/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	MEGHABHAI RANA,PURIBEN MEGHABHAI,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK,MR TUSHAR L SHETH
2969	FA/1606/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	LAGHRABHAI TALSHIBHAI,ARIF AND NOORMAHMAD & CO.,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK,MR TUSHAR L SHETH
2970	FA/1607/1991	29/11/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	KOLI UKA MEGHAJI,ARIF AND NOORMAHMAD & CO.,,GAFARBHAI HUSENBHAI,MEMON YUNUS NOORMAHMAD ALIAS MITHUBHAI	MR RM RUPAREL,MR JJ YAJNIK
2971	FA/1617/1991	28/07/2008	RATANBEN KOYABHAI PARMAR,KOYABHAI BHEMABHAI PARMAR	(MR. JC SHETH)	USHA PRISTED SIPER INDUSTRIES,	NOTICE SERVED,(MR MB BUCH),MS MITTAL V RAHEVAR
2972	FA/1619/1991	15/07/2010	ISHWARLAL HIRALAL PATEL,	(MR A J PATEL)	LILAVATIBEN DASHRATHLAL PATEL,	MR VIBHUTI NANAVATI
2973	FA/1620/1991	28/12/2010	DHIMANTBHAI LAGIRCHAND SHETH,	NOTICE UNSERVED	FATEHSINH JAYSINH RANA,MADAAN USMANBHAI HAJI IBRAHIM,ISAKBHAI ZARIFKHAN PATHAN,ABDUL RAZAKBHAI KASAMBHAI	RULE UNSERVED,MR YATIN SONI
2974	FA/2312/1991	05/03/2012	GUJARAT CO.OP.OILSEEDS GROWERSFEDERATION LTD.,	(MR SB VAKIL)	M/S. BALAR BUILDERS, A REGISTERED PARTNERSHIP FIRM,,	MR GT DAYANI

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2975	FA/2313/1991	01/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARSHAN POPAT,KHIMJI KARSHAN	
2976	FA/1/1992	06/01/2016	HARUN AYUB KEVAR,AMIN & CO.,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	RAMJI JESANG AYAR FATHER OF DAYABHAI RAMJI,RAMAIBAI RAMJI AYAR MOTHER OF DAYABHAI RAMJI AYAR	MR MEHUL S SHAH
2977	FA/3/1992	30/03/2012	DHARAMSI MORARJI CHEMICAL CO. LTD.,	(MR RR SHAH)	TULSIDAS JESANG & SONS,T.J. FERTILIZERS	MR YJ JASANI
2978	FA/12/1992	25/11/2011	CHHOTAJI NONJI VANKAR TRANSPOSED AS RESPONDENT NO.4,KAMLABEN K PATEL,NEW INDIA ASSURANCE CO.LTD.	MR BR SHAH,MS LILU K BHAYA	GITABEN ARVINDBHAI PATEL,MANGUBEN KANTILAL DALICHAND,MINOR NILESH ARVINDBHAI PATEL THR'GUARDIAN GITABEN NO.1,CHHOTAJI NANJI VANKAR	DELETED,MR SANDIP C SHAH
2979	FA/15/1992	07/12/2011	GUJARAT STSTE ROAD TRANSPORT,	(MR MD PANDYA)	BAI GANGABEN WD/O.JETHABHAI RUMALBHAI KOLI,RANCHOODBHAI JETHABHAI KOLI,UDESINH JETHABHAI,RATANSINH JETHABHAI KOLI,ARATSINH JETHABHAI KOLI,SHANTABEN D/O. JETHABHAI KOLI,AMRISINH MADANSINH JADAV DELT.AS PER CRT'S ORDER DT.8.12.10	DELETED,MR UM SHASTRI
2980	FA/17/1992	18/06/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	AMRITLAL D MEHTA,	MR CH VORA
2981	FA/23/1992	08/02/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	VITHALBHAI DAHYABHAI PATEL & CO.@ V D PATEL & CO.,	MS MAYA N BHAVNANI
2982	FA/24/1992	01/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	RASULBHAI HAJIBHAI GHORI,GULAMHAIDAR GULAM MAIYUDDIN MOMIN,HAJIBHAI CHHATABHAI GHORI	NOTICE SERVED
2983	FA/27/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANJARA MANSUKHBHAI SOMABHAI,VANJARA SARCHANDBHAI BADABHAI	
2984	FA/33/1992	15/12/2010	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARGA WD/O RASUL VALJI,MINOR BALU RASUL VALJI,THROUGHGUARDIAN HARGA NO.1,MINOR DIPA RASUL VALJI,THROUGHGUARDIAN HARGA NO.1,MINOR CHAMPABEN RASUL VALJI THRO'GUARDIAN HARGA NO.1,RAMSAMUJ KILSIT JADAV	MR SP HASURKAR,MR SB BRAHMBHATT
2985	FA/36/1992	30/07/2010	NATIONAL INSURANCE CO.LTD.,SARAH AHMED ISHAK	MR SUNIL B PARIKH,MR BR SHAH	KAUSHIK NARENDRABHAI RAJGURU,NITINBHAI NARENDRABHAI RAJGURU,RAMABEN NARENDRABHAI RAJGURU	MR JA ADESHRA,MR HR MOMIN
2986	FA/37/1992	11/04/2011	DHARODIA JAYANTILAL MANJIBHAI,DHARODIA ISHWARLAL MANJIBHAI,DHARODIA LALITKUMAR MANJIBHAI,DHARODIA HIMATLAL MANJIBHAI	(MR JR NANAVATI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
2987	FA/39/1992	18/06/2009	OIL & NATURAL GAS COMMISSION,	MR RAJNI H MEHTA	MAGANBHAI HARIBHAI PATEL,	(MR GR SHAIKH)
2988	FA/61/1992	12/08/2011	BHAILALBHAI LALLUBHAI SINCE DECD.THRU HIS HEIR & L.RS.,RAJNIKANT BHAILALBHAI,KIRITKUMAR BHAILALBHAI,LILABEN BHAILALBHAI WD/O DECD.BHAILAL LALLUBHAI	(MR MB GANDHI)	DISTRICT PANCHAYAT,A'BAD DIST.,	MR HS MUNSHAW
2989	FA/64/1992	15/09/2010	AHMEDABAD MUNI. CORPORATION,	MR MG NAGARKAR	L.M. CHHABDA & SONS,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
2990	FA/65/1992	15/09/2010	AHMEDABAD MUNI. CORPORATION,	MR MG NAGARKAR	L.M. CHHABDA & SONS,	SERVED BY RPAD (N)
2991	FA/66/1992	15/09/2010	AHMEDABAD MUNI. CORPORATION,	MR MG NAGARKAR	L.M. CHHABDA & SONS,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
2992	FA/91/1992	04/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATNA NAGI,	
2993	FA/126/1992	23/01/2012	NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	VIKRAM JAYANTIRAO PATILT SRHEAD CONSTABLE SRP GROUP NO.9,DALJIBHAI CHHAJUBHAI KATARA,COMMISSIONER SRP GROUP NO.9,	RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2994	FA/127/1992	11/07/2008	JIWATBAI WD/O.HOLARAM,GULABRAM HOLARAM DECD.THROGH THE LRS,GULABRAM HOLARAM,RAJKUMAR GULABARAM,ANIL GULABARAM,KAMAL GULABRAM,SHANKAR GULABRAM,SWEAK GULABRAM,AJIT GULABRAM,LATA @ REKHA D/O GULABRAM,SONY @ KANCHAN GULABRAM,INDRIA WD/O GULABRAM	,MR KV SHELAT	JASODABEN WD/O.RAMCHANDRA,MINOR ANITA D/O.RAMCHANDRA THR'GUARDIAN JASODABEN NO.1,MINOR PADMA D/O.RAMCHANDRA THR'GUARDIAN JASODABEN NO.1,TULSIDAS NARANDAS,MOHANDAS NARANDAS,CHANDRA NARANDAS,MAYA D/O.NARANDAS,DHANI D/O.NARANDAS,ASHA D/O.NARANDAS,CHANDRA D/O.NARANDAS,SASHI D/O.NARANDAS,DEVIBAI WD/O.NARANDAS,BHAGVANTIBAI WD/O.TRIKAMDAS,SHANTIBEN WD/O.DEVIDAS	,MR ASHOK N PARMAR
2995	FA/128/1992	29/11/2011	RAJENDRABHAI INDRAVADANBHAI PATHAK,	MR MTM HAKIM	MANILAL VALLABHADAS BARAI,GUJARAT STATE COOPERATIVE LANDDEVELOPMENT BANK,,THE ORIENTAL FIRE & GENERAL INSURANCE CO.LTD,	NOTICE SERVED,MR RITURAJ M MEENA
2996	FA/132/1992	08/03/2018	NATIONAL INSURANCE COMPANY,DIRECTORATE OF INSURANCE,GUJARAT STATE SEEDS CORPORATION LTD.	MR RAJNI H MEHTA	INLAND CARRIERS,	NOTICE SERVED
2997	FA/138/1992	26/08/2008	BHUPENDRA NANJI DUDAKIYA,	(MR AJ SHASTRI)	ORIENT ABSERIVE LTD,	MS DK NANAVATI
2998	FA/141/1992	11/07/2011	AHMEDABAD MUNI. CORPORATION,	MR MG NAGARKAR	INDIAN BANK,	MR NR PARIKH,MRS RB PARIKH
2999	FA/142/1992	09/02/2012	STATE BANK OF SAURASHTRA,	(MR SURESHM SHAH)	LION CHEMICALS LTD.,RAMNIKLAL BHIMJIBHAI DUDANI,NIRMALABEN MAVJIBHAI DUDANI,HEIRS OF LILAVANTIBEN MOHANLAL,KIRANKUMAR MOHANLAL PATEL,MOHANLAL KESHAVJI PATEL	NOTICE SERVED
3000	FA/145/1992	11/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SORATH CONSTRUCTION CO.,J C PATEL	NOTICE SERVED,MR CHIRAG B PATEL
3001	FA/148/1992	23/11/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAVJIBHAI CHATURBHAI PATEL,PRABHATSING RAMSING,INSPECTOR GENERAL OF POLICE,JASHBHAI PARSHOTTAM PATEL,NEW FIELD INDUSTRIAL EQUIPMENTPVT. LTD.,NEW INDIA INSURANCE COMPANY	,GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL),MR GC MAZMUDAR,MR HG MAZMUDAR
3002	FA/149/1992	20/01/2011	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	KOKILABEN WIDOW OF RAMESHBHAI,MINOR SHITAL RAMESHBHAI PATEL,MINOR MITESH RAMESHBHAI PATEL,MINOR MAYANK RAMESHBHAI PATEL,NANSINGHBHAI GANGAJIBHAI PATEL,PITAMBARBHAI SAVABHAI MEGHANI	
3003	FA/176/1992	21/12/2010	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SURSANGJI CHHAGALJI THAKOR,SHAKARIBEN SURSANGJI THAKOR,MAHESHBHAI BHAVANJI THAKOR,HEIRS OF AMARAJI RANCHHODJI THAKOR,VAKHAJI AMRAJI THAKOR,KODARJI AMARAJI THAKOR,SHIVAJI AMARAJI THAKOR,RUPAJI AMARAJI THAKOR,RAMLIJI AMARAJI THAKOR,BALDEVJI AMARAJI THAKOR,VAKHAJI AMARAJI THAKOR,RANCHHODBHAI KACHARABHAI PATEL,SHARDABEN WD/O BHAVANJI SURSANGJI THAKOR	,NOTICE SERVED,NOTICE SERVED BY DS,MR SANDIP C SHAH,(MR. JC SHETH)
3004	FA/179/1992	10/07/2015	B.D. COTTON ASSOCIATES,BALDEVBHAI DOSABHAI PATEL,BHAILALBHAI ALIAS BACHUBHAI,PRAVINCHANDRA B PATEL	MR MANISH R BHATT	VIJAYA BANK,RAHI MOTOR TRANSPORT CO.	RULE UNSERVED,MR JA ADESHRA
3005	FA/180/1992	08/12/2011	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DHARRAJBH WD/O D K RANAVAT,MINOR ABHIJITSINHJI THRO' HER GUARDIAN RESP. NO.1,MINOR SHITALKUMARI THRO' HER GUARDIAN RESP. NO.1,KHAMSANSINHJI J RANAVAT,DASHRATKUNVARBA W/O KHUMANSIHJJASWANTSINH RANAVAT,NEW INDIA INSURANCE CO. LTD,MANSUKHBHAI R PATEL	NOTICE NOT RECD BACK,MR YOGESH S LAKHANI,MS LILU K BHAYA,MR MP SHAH,MS. KRUTI M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3006	FA/181/1992	08/12/2011	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RASIKLAL RAMANLAL SHAH,NEW INDIA INSURANCE CO.LTD.,MANSHUKHBHAI RAMABHAI PATEL	NOTICE SERVED,MR YOGESH S LAKHANI,MS LILU K BHAYA
3007	FA/182/1992	29/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI SENDHABHAI PRAJAPATI,SUB.DIVISIONAL OFFICER (TELEPHONES),UNION OF INDIA,NANABHAI RAGHUNATH MALI,HASANKHAN IMAMKHAN PATHAN DELETED,AMINABIBI WD/O.MOHMAD AYUB KADARBHAI DHAMADIA,KURESHIBEN MOHMAD AYUB DHAMADIA,NAZIBA MOHMAD AYUB DHAMADIA,AYAZ AHMAD MOHAMD AYUB DHAMADIA,USMAN MOHMAD AYUBBHAI DHAMADIAMINOR,AND MOTHER,RESP.NO.6.	NOTICE SERVED,DELETED,RULE SERVED,MR VH DESAI
3008	FA/242/1992	23/09/2015	SAMIR THEATREE PVT. LTD.,	NOTICE UNSERVED	AHMEDABAD MUNI. CORPORATION,	(MRS VD NANAVATI)
3009	FA/244/1992	30/09/2008	PRAVINKUMAR SHANTILAL SHAH,	MR PM THAKKAR	UNION OF INDIA,GENERAL MANAGER,DVN ENGINEER (TELEGRAPHS)	MR HARIN P RAVAL
3010	FA/247/1992	26/04/2011	UNITED INDIA INSURANCE CO.,	MR VIBHUTI NANAVATI	NANJIBHAI H CHOKHALIYA,SINCE DECD.THRU HIS HEIR & L.RS.,BABUBHAI TULSIBHAI,GAYATRI TRANSPORT CO.,	DS AFF.NOT FILED (N),MS SEJAL K MANDAVIA
3011	FA/248/1992	18/06/2009	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR DEEPAK V PATEL	R B CHAUDHARI,	MR NK MAJMUDAR,MR RM PRAJAPATI
3012	FA/250/1992	21/01/2008	GUJARAT STATE LAND DEVELOPMENTCORPN LTD,	MR HS MUNSHAW	LEENABEN,MINOR TAJNI J VHORA THRO' GUARDIAN R.NO.1,MINOR HETAY J VHORA THRO' GUARDIAN R.NO.1,MINOR TAKSHAK J VHORA THRO' GUARDAIN R.NO.1,PUSHPAVATI B VHORA,NAGINABHIA B PATEL DELETED AS PER COURT ORDER,BHASKARRAI R VORA,NEW INDIA ASSURANCE CO LTD	,DELETED,MR AJAY R MEHTA,MR HM PARIKH
3013	FA/253/1992	18/06/2009	RAMESHBHAI MANILAL PATEL,	(MR MF THAKKER)	ARVINDKUMAR KESHAVLAL SHAH,	MR HM PARIKH
3014	FA/254/1992	11/07/2011	A'BAD MUNICIPAL CORPORATION,	MR JAYANT P BHATT	MANISHA ORGANIC INDIA LTD.,	MR MM DALAL
3015	FA/259/1992	25/11/2010	HARSHADRAI KUSUMPRASAD,	MS MAYA N BHAVNANI	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR
3016	FA/263/1992	23/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	INDIAN HUME PIPE & CO.LTD.,	MR KG SUKHWANI
3017	FA/265/1992	27/03/2012	PATEL AND PATEL KHIJDANI POLE, SANKALI SHERI,,KANTILAL NATHALAL PATEL,RAMANLAL JIVABHAI PATEL,CHUNILAL SHANKERLAL PATEL	(MR SB VAKIL)	GUJARAT HOUSING BOARD.,	MR DA BAMBHANIA
3018	FA/281/1992	30/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOTHARI & ASSOCIATES,	(MR A J PATEL),THAKKAR AND PAHWA ADVOCATES
3019	FA/283/1992	23/09/2008	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	SHANABHAI ABHABHAI NAIK,BAIJIBEN SHANABHAI NAIK,AMIBEN SHANABHAI NAIK MINOR,REVIBEN SHANABHAI NAIK MINOR,CHAKO SHANABHAI NAIK MINOR,TENIO SHANABHAI NAIK MINOR,NANIBEN SHANABHAI NAIK MINOR,SHIVABHAI SUKHABHAI TARAR	,NOTICE SERVED,MR PM THAKKAR
3020	FA/284/1992	06/03/2009	MANSUKHLAL THAKERSHI MISTRY,GIRDHARLAL KESHAVLAL SUTHAR,PURIBEN BHUDERLAL CHHANIARA	(MR MB GANDHI)	NIRUPAMABEN TRIBHOVANDAR SUTHAR (DECD.THROUGH THE LRS),	MR YATIN SONI
3021	FA/287/1992	02/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR SUNIL B PARIKH,MR BR SHAH	BORDAS ALIAS HADABHAI SANGABHAI THROUGH HEIRS,NATHIBEN HADABHAIU,DAHIBEN HADABHAI,PURIBEN HADABHAI,KADVIBEN HADABHAI,HARESHKUMAR HADABHAI,BHOJABHAI KANABHAI	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3022	FA/289/1992	29/11/2010	V S CONSTRUCTION,VINODCHANDRA NATHALAL PATEL,PRAFULCHANDRA NATHALAL PATEL,SURESHCHANDRA NATHALAL PATEL	MR KG SUKHWANI,(MR SB VAKIL)	GUJARAT HOUSING BOARD,	MR DA BAMBHANIA
3023	FA/290/1992	23/08/2010	V.S. CONSTRUCTION,VINODCHANDRA NATHALAL PATEL,PRAFULCHANDRA NATHALAL PATEL,SURESHCHANDRA NATHALAL PATEL	MR KG SUKHWANI,(MR SB VAKIL)	GUJARAT HOUSING BOARD,	MR DA BAMBHANIA
3024	FA/293/1992	05/08/2010	CHIMANLAL BABARBHAI PATEL,	(MR VC DESAI)	DIVALIBEN BABARBHAI PATEL,PUSHPABEN VALLABHDAS PATEL,DHULIBEN SOMABHAI PATEL-ABATEDAS PER COURTS ORDER DT.1.1.98.	,MR KB PANERI,MR NC THAKKAR
3025	FA/296/1992	07/12/2011	PATEL DAHYABHAI HIRABHAI THRO HIRABHAI SAVJIBHAI,	(MR A J PATEL)	AMARSINH TALSINH SOLANKI,GUJARAT STATE ROAD TRANSPORT CORPORATION,	,MR HEMANT S SHAH
3026	FA/298/1992	11/10/2011	VINODCHANDRA RATILAL DAVE,	RULE NOT RECD BACK	BHARWAD SURABHAI BHANUBHAI,DRIVER BHARWAD MERABHAI GANDABHAI,ORIENTAL INSURANCE COMPANY,PATEL PRADHANCHANDRA JASMATBHAI	RULE NOT RECD BACK,SERVED BY AFFIX.(R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
3027	FA/299/1992	12/08/2008	CHANDULAL JAISHANKER JOSHI,	MR MB PARIKH	UNION OF INDIA,DIVISIONAL MANAGER	(MR RM VIN)
3028	FA/300/1992	30/11/2018	STATE OF GUJARAT,DY CONSERVATOR OF FOREST	GOVERNMENT PLEADER	DHRI DIGVIJAY CEMENT CO LTD,	NANAVATI ASSOCIATES
3029	FA/305/1992	29/03/2011	ORIENTAL INSURANCE CO. LTD.,GITA VENTURES PVT.LTD.	(MR HM BHAGAT),MR ARUN H MEHTA	PARAGBHAI DHUSABHAI DEVANI,	MR JV JAPEE
3030	FA/324/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3031	FA/325/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3032	FA/326/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	.,	
3033	FA/327/1992	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3034	FA/328/1992	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3035	FA/329/1992	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3036	FA/330/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	.,	
3037	FA/331/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3038	FA/332/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT SECRETARY	GOVERNMENT PLEADER	.,	
3039	FA/333/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJART SECRETARY	GOVERNMENT PLEADER	.,	
3040	FA/334/1992	23/11/2010	SPECIAL LAND ACQUISITION OFFIC,STATE OF GUJARAT	GOVERNMENT PLEADER	.,	
3041	FA/335/1992	23/11/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	.,	
3042	FA/339/1992	29/06/2018	LIFE INSURANCE CORPORATION OF INDIA,	NANAVATI ASSOCIATES	PREMIBEN WD/O. KANAIYALAL NAVALRAM SHAH (GUARDIAN OF RESP.NO. 2, 3 & 4),JAYESH KANAIYALAL SHAH (MINOR),PUSHPA KANAIYALAL SHAH (MINOR),RAJENDRA KANAIYALAL SHAH (MINOR),PYARIBEN NAVALRAM SHAH	

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3043	FA/340/1992	17/07/2008	SHERAKHMADKHAN SHERJAMAKHAN PATHAN.,	MR JA ADESHRA,MR HR MOMIN	.,	
3044	FA/342/1992	23/11/2010	MOHSINALI KAYAMALI SAIYED,	MR HAROON R MOMIN	.,	
3045	FA/343/1992	30/04/2012	SUBHASH PARSHURAM SETH,	MR SV RAJU	MADHU MANCHERSINGH BHANDARI,	MRS KETTY A MEHTA
3046	FA/346/1992	18/06/2009	KAIVAL AGENCIES,	(MR MC SHAH)	BHANDARI CROSSFILED LTD.,	NOTICE UNSERVED
3047	FA/350/1992	30/07/2015	BABUBHAI N PATEL,	MR KV SHELAT	SHANTABEN DEVCHANDBHAI,	NOTICE SERVED
3048	FA/361/1992	26/08/2008	JUSABBHAI ISMAILBHAI PADHIAR,	(MR PN BAVISHI)	SAFIBHAI GULAMBHAI MEMON,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,DAUD ABDULKARIM SAKRANI	MR YOGESH S LAKHANI,MR KK NAIR,MR HJ BHATT
3049	FA/364/1992	17/04/2017	THAKOR DIVALIBEN KANTIJI,	MR VH DESAI	THAKOR BAPUJI KUNVARJI,THAKOR BHIKHIBEN BABUJI	(MR AV TRIVEDI)
3050	FA/367/1992	12/01/2011	FAKIRMAHMAD AMIBHAI MANSURI,AMIBHAI FATABHAI MANSURI	MR PM THAKKAR	.,	
3051	FA/368/1992	07/04/2011	LILAVATIBEN WD/O AMRUTLAL SHIVABHAI PATEL,NIKISHABEN AMRUTBHAI PATEL,SNEHABEN AMRUTLAL PATEL,HITESHBHAI AMRUTLAL PATEL,KASHIBEN SHIVABHAI PATEL	MR SANDIP C SHAH	CHAKO THOMAS CHRISTIAN,NATIONAL INSURANCE CO LTD	NOTICE UNSERVED,MR BR SHAH
3052	FA/369/1992	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	.,	
3053	FA/373/1992	06/06/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	MADHUBEN WD/O MOHANBHAI JEHTABHAI PATEL,MINOR SUNIL MOHANBHAI PATEL THR'GUARDIAN MADHUBEN NO.1,MINOR HARSHABEN MOHANBHAI PATEL,THR'GUARDIAN NO.1,MINOR JYOTIBEN MOHANBHAI PATELTHR'GUARDIAN MADHUBEN NO.1,MINOR HITEN MOHANBHAI PATEL THR'GUARDIAN MADHUBEN NO.1,JETHABHAI PUNJABHAI PATEL,DEVKIBEN JETHABHAI PATEL,BHAVASINH SANSINH PUROHIT,NARPATSINH UMARSINH RAJPUT	,NOTICE SERVED BY DS,SERVED BY RPAD (N),ADVOCATE NAME DELETED,MR VISHAL T. PATEL
3054	FA/374/1992	31/07/2008	LAKHUBHAI PUNABHAI CHAVDA,	NOTICE SERVED	VISHAL TOWERS ENTERPRISES,KHIMABHAI HAMIRBHAI	(MR SURESHM SHAH),MR PM THAKKAR
3055	FA/383/1992	29/03/2011	ORIENTAL INSURANCE CO LTD,GITA VENTURES PVT LTD	(MR HM BHAGAT),MR ARUN H MEHTA	HEIRS OF JAKESHIBHAI HEMALBHAIRABARI,DEVALBEN WD/O JAKSHIBAHI,JESANGBAI JAYAMALBHAI,RAMABHAI JAYMALBHAI	,MR JV JAPEE
3056	FA/384/1992	29/03/2011	ORIENTAL INSURANCE CO. LTD.,JITUBHAI RASIKLAL PARIKH	(MR HM BHAGAT)	ANIRUDDH AMBALAL SUTHAR,PARAGBHAI DHULABHAI DEVANI,ARUN VIMALBHAI SHAH	MR JV JAPEE
3057	FA/385/1992	03/07/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NARSINHBHAI CHUNTHABHAI,	RULE SERVED
3058	FA/386/1992	20/01/2011	MANIBEN GOPALBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DEVSI KALUBHAI MER DECD.BY HISLR KALUBHAI RAMBHAI ODEDARA,UNITED INDIA INSURANCE CO.,PATHUBHAI ARJANBHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR AJAY R MEHTA,(MR HASMUKH THAKKER)
3059	FA/387/1992	06/04/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASSOCIATION BUSINESS CORPN.,	NOTICE SERVED
3060	FA/400/1992	12/02/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	LILABEN KURJIBHAI KOLI,MINOR BABIBEN KURJIBHAI KOLI THRO'GUARDIAN LILABEN NO.1,VELABHAI GHUSABHAI KOLI,ZINIBEN VELABHAI KOLI,MINOR HAMIR VELABHAI KOLI THRO'GUARDIAN VELABHAI G KOLI,MINOR JAYABEN VELABHAI KOLI THRO'GUARDIAN VELABHAI G KOLI,MINOR MANUBHAI VELABHAI KOLI THRO'GUARDIAN VELABHAI G KOLI,BHAVSINH BACHUBHAI PARMAR	NOTICE SERVED,MR ND NANAVATI
3061	FA/402/1992	21/02/2008	VIJAY PANDURANG MALI,ULHAS PANDURANG KHAMAR,NATIONAL INSURANCE CO.LTD.	MR RR MARSHALL	MINOR RAMILABEN M PATEL,THR' GUARDIAN MOHANBHAI M PATEL,	MR DR BHATT

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3062	FA/405/1992	16/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KASHIBEN SAVJIBHAI PATEL,BHAGWANBHAI SAVJIBHAI PATEL,GITABEN SAVJIBHAI PATEL,SURABHAI ARJANBHAI RABARI,DILIPKUMAR NAGARDAS VASANI,RAMJIBHAI SAVJIBHAI PATEL,GHANSHYAMBHAI SAVJIBHAI PATEL	RULE NOT RECD BACK,MR RJ OZA,MR HM PARIKH
3063	FA/406/1992	16/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	TALSHIBHAI NATHABHAI RAVAL,SURABHAI ARJANBHAI RABARI,DILIPKUMAR NAGARDAS VASANI	,MR RJ OZA,MR HM PARIKH
3064	FA/407/1992	16/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	TAPUBHAI LADHRABHAI RAVAL,SURABHAI ARJANBHAI RABARI,DILIPKUMAR NAGARDAS VASANI	MR HM PARIKH
3065	FA/408/1992	16/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	DEVJIBHAI SHIVABHAI PRAJAPATI,KASHIBEN DEVJIBHAI PRAJAPATI,SURABHAI ARJANBHAI RABARI,DILIPKUMAR NAGARDAS VASANI	MR HM PARIKH
3066	FA/410/1992	05/08/2010	MUSABHAI ABDUL SATTAR,	MR JA ADESHRA	KASHINATH RAMDAS SINPI -DELETED-,KRIPI TRANSPORT COMPANY,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,DELETED,(MR YS MANKAD)
3067	FA/411/1992	01/03/2016	UNITED INDIA INSURANCE CO.LTD.,	MS SONAL D VYAS	SANTOKBEN RAMJIBHAI PATEL,RAMESHBHAI R. PATEL,KANTIBHAI R. PATEL,ALKABEN R. PATEL,RUPABHAI KARSHANBHAI AYAR,BHAGWANIJI NARBHERAM THAKKAR	RULE UNSERVED,UNSERVED EXPIRED (R),MR HEMANT S SHAH
3068	FA/427/1992	16/03/2018	GUJARAT STATE ELECTRICTIY CORPORATION LTD.,	MR PREMAL R JOSHI	L.P.RATHOD,	MR SN SOPARKAR
3069	FA/429/1992	23/11/2011	JASHBHAI PURSHOTTAMBHAI PATEL,	(MR A J PATEL)	PARBATSING RAMSING,DRIVER,THE INSPECTOR GENERAL OF POLIC,THE NEW INDIA INSURANCE CO.	
3070	FA/430/1992	23/11/2011	RAVJIBHAI CHATURBHAI PATEL,	MR BG PATEL	PATBATSING RAMSING,INSPECTOR GENERAL OF POLICE GUJARAT STATE,NEW INDIA INSURANCE COMPANY,JASHBHAI PARSHOTTAMBHAI PATEL,MESSRS NEW FIELD INDUSTRIAL EQUIPMENT PVT.LTD.,UNITED INDIA INSURANCE COMPANY	,GOVERNMENT PLEADER,NOTICE SERVED,MR VIBHUTI NANAVATI,MR BR SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR
3071	FA/431/1992	16/09/2008	ORIENTAL INS. CO. LTD.,	MR RAJNI H MEHTA	LAXMIBEN CHUNILAL PRAJAPATI,GURU TRAVELS	RULE SERVED BY DS
3072	FA/432/1992	12/08/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER (IRRIATION PROJECT)	GOVERNMENT PLEADER	ASIT I PATEL,	MR AB ACHARYA
3073	FA/433/1992	12/08/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHIT I PATEL,V D PATEL, SOLE ARBITRATOR	NOTICE SERVED
3074	FA/434/1992	05/08/2011	UNITED INDIA INSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	MR VIBHUTI NANAVATI	CHAM ICE AND COLD STOREGE,BANK OF BARODA	MR UDAY R BHATT,MR YOGESH S LAKHANI,MR RAJNI H MEHTA
3075	FA/435/1992	05/08/2011	UNITED INDIA INSURANCE CO.LTD.,UNITED INDIA INSURANCE CO.LTD.,UNITED INDIA INSURANCE CO.LTD.	MR VIBHUTI NANAVATI	CHAM TRADING ORGANISATION,BANK OF BARODA	MR UDAY R BHATT,MR YOGESH S LAKHANI,MR RAJNI H MEHTA
3076	FA/477/1992	10/09/2008	VIRSINGH UKABHAI THAKUR,GANESHBHAI MOHANBHAI PATEL	MR RAJNI H MEHTA	PUSHPA B V T IYENGAR,MANJU B V T IYENGAR,JAYANTI B V T IYENGAR,VIKRAMSINH DEVUBHA CHAUHAN	NOTICE SERVED,DS AFF.NOT FILED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3077	FA/479/1992	10/09/2008	VIRSINGH UKABHAI THAKUR,GANESHBHAI MOHANBHAI PATEL	MR RAJNI H MEHTA	JIVUBA DEVUBHA CHAUHAN,PRAKASHBA DEVUBHA CHAUHAN,MAHENDRASINH DEVUBHAI CHAUHAN,URMILABA DEVUBHA CHAUHAN,HETALBA DEVUBHAI CHAUHAN,VIKRAMSINH DEVUBHA CHAUHAN,PUSHPENDRASINH DEVUBHA CHAUHAN	NOTICE SERVED
3078	FA/488/1992	27/12/2011	UNITED INDIA INS. CO. LTD. REGIONAL OFFICE AT A'BAD &,	MR DARSHAN M PARIKH	BAI SAVITA K CHAUHAN & OTHERS,MINOR GITA KISHORKUMAR CHAUHAN,MINOR NARENDRA KISHORKUMAR CHAUHAN,MINOR NEETA KISHORKUMAR CHAUHAN,RANCHHODBHAI DHARAMJIBHAI KA PATEL,GENERAL MANAGER, OIL AND NATURAL GAS COMMISSION,	,NOTICE SERVED,MS VASUBEN P SHAH
3079	FA/522/1992	21/02/2008	PARMAR HIRABHAI REVABHAI,	(MR HB SHAH)	KALAJI JARIJI KHANT,VANJHARA CHHAGANBHAI MOTIBHAI,UNITED INDIA INSURANCE CO.	MR AD DESAI,(MR PV NANAVATI)
3080	FA/523/1992	16/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL,MS HINA DESAI	JAYABEN WD/O.DHANABHAI KAMABHAI -DELETED-,RAIBEN KAMABHAI,KAMABHAI SHELABHAI PATEL,MINOR HASUBHAI KAMABHAI, THROUGH RAIBEN KAMABHAI,ANOPSINH KHUMANSINH WAGHELA,DILIPBHAI BHIKHUBHA CHUDASAMA	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED, (MR ARUN K SHAH),MR AMIT C NANAVATI
3081	FA/525/1992	08/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL,MS AVANI S MEHTA	HAYATBHAI SARDARMIYA MALEK DELETED,FATMABIBI W/O.GULAMRASUL HAYATBHAI,MEMUBIBI D/O.GULAMRASUL HAYATBHAI,MINOR KHERUNABIBI DAUGHTER OF GULAMRASUL HAYATBHAI,MINOR SAPIYANBANU D/O. GULAMRASUL HAYATBHAI,MINOR TASALIMBANU D/O. GULAMRASUL HAYATBHAI,MINOR FARAZANABANU D/O. GULAMRASUL HAYATBHAI,MINOR SABANABANU D/O. GULAMRASUL HAYATBHAI	,NOTICE SERVED
3082	FA/531/1992	08/12/2010	ABDULREHMAN G PATEL,	MR AD DESAI	SARBATSINGH BALVANTSINH SIKH,RAJESH TALVARSHRI KASTURILAL,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD	MR RAJNI H MEHTA,MR DM DESAI,(MR MAULIK J SHELAT)
3083	FA/533/1992	15/02/2011	MINOR IMTIYAZ THRROU GULAMAHMED,	NOTICE UNSERVED	YUSUF KASAM MEMON,	
3084	FA/538/1992	15/02/2016	ORIENTAL INSURANCE CO.LTD,JUSUFBHAI SADIKBHAI MISTRI,PATEL KANTIBHAI MEGHAJIBHAI	MR ARUN H MEHTA,MR R G DWIVEDI	SHARDABEN WIDOW OF NARSIBHAI DEVKARANBHAI PATEL,MINOR MANISHKUMAR NARSINHBHAI PATEL,MINOR JAGRUTI NARSINNHBHAI PATEL,MINOR VANITA NARSINHBHAI PATEL,BHAVANJI RANAJI RATHOD,MANJUHUSSAIN MEHMOODHUSAIN MISTRI,JASVANTLAL CHANDULAL SHAH,ISMAILBHAI BHATT,UNITED INDIA INSURANCE CO. LTD,THE NEW INDIA INSURANCE CO. LTD.	,NOTICE UNSERVED,RULE SERVED BY DS,MS LILU K BHAYA,MR ASHISH B DESAI
3085	FA/543/1992	20/01/2012	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,MR NAVNIT M TAILOR	JYOTI BALA GHANSHYAM JOSHI,BHAVESHKUMAR GHANSHYAM JOSHI,HITESHKUMAR GHANSHYAM JOSHI,DIMPLEBALA GHANSHYAM JOSHI,NARMADABEN MANISHANKAR JOSHI,GIRIJASHANKAR SHIVSHANKAR,IBRAHIM AHMEDBHAI	MR SANJAY M DOSHI,MR YATIN SONI
3086	FA/544/1992	06/06/2016	MADHUBEN W/D OF MOHANBHAI JETHABHAI PATEL DIED DURING THE,SUNIL MOHANBHAI PATEL,MINOR VARSHABEN MOHANBHAI,MINOR JYOTIBEN MOHANBHAI,MINOR HITEN MOHANBHAI,JETHABHAI PUNJABHAI PATEL,DEVIKABEN JETHABHAI PATEL	ADVOCATE NAME DELETED,MR VISHAL T. PATEL	BHAVARSINH SANSINH PUROHIT,NARPATSINH UMARSINH RAJPUT,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3087	FA/551/1992	26/12/2011	NATIONAL INSURANCE CO.LTD.,	MR BR SHAH	NATHIBEN PUNABHAI KOLI,MINOR RAMESH PUNABHAI KOLI THR'GUARDIAN NATHIBEN P KOLI,MINOR KISHOR PUNABHAI KOLI THR'GUARDIAN NATHIBEN P KOLI,MINOR ASHOK PUNABHAI KOLI THR'GUARDIAN NATHIBEN P KOLI,SANTOKBEN SURABHAI KOLI,MOHANBHAI BOGHABHAI KHANT,OWNER;SUKHLAL SHIVPRASAD JAYSWAL HEIRS AND L.RS.OF DECD.,PRAVIN SUKHLAL JAYSWAL,KUMUD SUKHLAL JAYSWAL,MAHESH SUKHLAL JAYSWAL,SAMANTBHAI MERAMBHAI OWNER OF MOTOR CYCLE NO.GTQ 4972,NATIONAL INSURANCE CO.	,NOTICE SERVED,NOTICE UNSERVED,MR RR TRIVEDI
3088	FA/552/1992	26/12/2011	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	JILUBHAI SIDABHAI KOLI, HEIR OF SIDABHAI TAPUBHAI KOLI,MINOR GITA SIDABHAI KOLI, HEIROF SIDABHAI TAPUBHAI KOLI,MINOR RAJU SIDABHAI KOLI, HEIROF SIDABHAI TAPUBHAI KOLI,TAPUBHAI DEVJIBHAI KOLI,UJIBEN TAPUBHAI KOLI,MOHANBHAI BOGHABHAI KHANT DRIVER OF BUS NO.GTX 3076,OWNER-SUKHLAL SHIVPRASAD JAYSWAL HEIRS & L.R.OF DECD,PRAVIN SUKHLAL JAYSWAL,KUMUD SUKHLAL JAYSWAL,MAHESH SUKHLAL JAYSWAL	,NOTICE SERVED,DELETED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
3089	FA/553/1992	17/04/2017	UNITED COMMERCIAL BANK,	(MR KG VAKHARIA)	KIRON STORES,JERAM VASHRAM & SONS,PROPRIETOR,	(MR JR NANAVATI)
3090	FA/798/1992	02/09/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDAY CONSTRUCTION CO,	NOTICE UNSERVED
3091	FA/799/1992	18/06/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDAY CONSRUCTION CO.,	NOTICE UNSERVED
3092	FA/801/1992	15/11/2011	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER	PATEL CHATURBHAI MOTIBHAI SINCE DECD.HIS HEIRS & L.RS.,JAYANTBHAI CHATURBHAI PATEL SON OF DECEASED,PATEL RAMESHBHAI CHATURBHAI SON OF THE DECEASED,LILABEN C.PATEL DAUGHTER OF THE DECEASED	MR AR MAJMUDAR
3093	FA/802/1992	15/11/2011	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER	PATEL RAMESHBHAI CHATURBHAI,LILABEN MAHESHBHAI P.O.A CHATURBHAI MOTIBHAI PATEL	MR AR MAJMUDAR
3094	FA/806/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY.COLLECTOR AND LAND ACQUI. & REHABILITATION (IRRI.)	GOVERNMENT PLEADER	KHENGARBHAI KABHABHAI,	NOTICE SERVED
3095	FA/807/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	KHENGARBHAI KABHABHAI,	NOTICE SERVED
3096	FA/808/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	MERAMAN SABHA,GANGABEN	NOTICE SERVED
3097	FA/809/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	HAJA VIRAMBHAI,	NOTICE SERVED
3098	FA/810/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR & LAND ACQUI.& REHABILITATION	GOVERNMENT PLEADER	LAKHMAN JETHA,MULA JETHA	DS AFF.NOT FILED (N)
3099	FA/811/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	KOLI GIGA RAMBHAI,KOLI SIDI RAMBHAI,KOLI MERAMAN RAMBHAI	DS AFF.NOT FILED (N)
3100	FA/812/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	KOLI GIGA RAMA,KOLI SIDI RAMA,KOLI MERAMAN RAMA	NOTICE NOT RECD BACK,NOTICE SERVED
3101	FA/813/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	KOLI GIGA RAMA,KOLI SIDI RAMABHAI,KOLI MERAMAN RAMBHAI	NOTICE NOT RECD BACK
3102	FA/814/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	HARDAS GHELABHAI MER,MER LAXMAN JETHA	NOTICE NOT RECD BACK
3103	FA/815/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	MERBHOJA ABHU,	DS AFF.NOT FILED (N)
3104	FA/816/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	MER GANGA MASRI,MER HATHI MASRI,MER HATHIA MASRI	,DS AFF.NOT FILED (N)

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3105	FA/817/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	KOLI PRABAT ARASI,	DS AFF.NOT FILED (N)
3106	FA/818/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	MER JADAV BHURABHAI,	DS AFF.NOT FILED (N)
3107	FA/819/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	MER RAMA ABHA,MER LAKHMAN EBHA,MER DEVSHI EBHA	NOTICE NOT RECD BACK
3108	FA/820/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR AND LAND AQUI. &REHABILITATION (IRRI)	GOVERNMENT PLEADER	MER RAMA EBHABHAI,MER LAKHMAN EBHABHAI	NOTICE NOT RECD BACK,NOTICE SERVED
3109	FA/821/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	MER VEJA NABHABHAI,MER SARMAN NABHABHAI	NOTICE NOT RECD BACK
3110	FA/822/1992	06/08/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	MER LILA UGA,MER CHHAGAN DUDA	DS AFF.NOT FILED (N)
3111	FA/823/1992	20/08/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION &REHABILITATION	GOVERNMENT PLEADER	MER LILA UGA,MER CHHAGAN DUDA	DS AFF.NOT FILED (N)
3112	FA/824/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	RABARI BAVA SAJAN,MER LAXMAN JETHA	NOTICE NOT RECD BACK
3113	FA/825/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	SHAMLA DEVA,	NOTICE NOT RECD BACK
3114	FA/826/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	LILA DEVA,	NOTICE NOT RECD BACK
3115	FA/827/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	RABARI RUDA JIVA,RABARI TAPU TIDA	NOTICE NOT RECD BACK
3116	FA/828/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	MER JIVA VAJASHI,	DS AFF.NOT FILED (N)
3117	FA/829/1992	16/06/2009	STATE OF GUJARAT,LAND ACQ. OFFICER,DY. COLLECTOR & LAND ACQ. REHABILITATION	GOVERNMENT PLEADER	LILA MULU,THOBA MULU,RAMA MULU,SIDI MULU,LAKHAMAN MULU	DS AFF.NOT FILED (N)
3118	FA/830/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	LAKHMAN BHIMA MER,	NOTICE NOT RECD BACK
3119	FA/831/1992	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQ. AND REHABILITATION	GOVERNMENT PLEADER	RANA PARBAT HEIRS OF PARBAT ARSHI MER,	NOTICE NOT RECD BACK
3120	FA/832/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER (IRRIGATION),DY. COLLECTOR & LAND ACQ. & REHABILITATION (IRRI.)	GOVERNMENT PLEADER	HEIRS OF DUDA SIDI;- RANMAL DUDA MER,	DS AFF.NOT FILED (N)
3121	FA/833/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	RANMAL VIRAM MER,SAMAT VIRAM MER,NAGA VIRAM MER	DS AFF.NOT FILED (N)
3122	FA/834/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER (IRRIGATION),DY. COLLECTOR & LAND ACQ. & REHABILITATION (IRRI.)	GOVERNMENT PLEADER	BADABHAI HADABHAI,	DS AFF.NOT FILED (N)
3123	FA/835/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	MUNJA VASIYANG OF HAJA ABHU,	DS AFF.NOT FILED (N)
3124	FA/836/1992	20/08/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQYAND REHABILITATION	GOVERNMENT PLEADER	MER KARA HAMA,MER BHOJA HAMA,MER PARBAT HAMA,MER JODHA HAMA,BACHU KALA ON BEHALF OR MER FOGA HAMA	DS AFF.NOT FILED (N)
3125	FA/837/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	UKARDA MERU,GHELA MERU	DS AFF.NOT FILED (N)
3126	FA/838/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	GIGA DEVANS,	DS AFF.NOT FILED (N)
3127	FA/839/1992	20/08/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR & LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	MER LILA BHIMA IN FAVOUR OF BHIMA VIRAM,MER KARSHAN VIRAM	DS AFF.NOT FILED (N)
3128	FA/840/1992	16/06/2009	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DY COLLECTOR	GOVERNMENT PLEADER	KANA ARAJAN,LAXMAN ARJAN,BACHU ARJAN	DS AFF.NOT FILED (N)
3129	FA/841/1992	16/06/2009	STATE OF GUJARAT,LAND ACQ. OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DEVDAS JIVA,MASRI JIVA,RAMA JIVA,RANMAL LILA	DS AFF.NOT FILED (N)

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3130	FA/842/1992	06/08/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	UGA KARSAN,JIVAN KARSAN,MERAMAN KARSHAN	DS AFF.NOT FILED (N)
3131	FA/843/1992	20/08/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER,DEPUTY COLLECTOR AND LAND AQUISITION & REHABILITATION	GOVERNMENT PLEADER	VIRAM BADA IN FAVOUR OF BADA HADA,JIVAN KADVA	DS AFF.NOT FILED (N)
3132	FA/844/1992	01/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	RABARI RATANBEN GOVABHAI DECD.THROUGH THE LRS,RABARI LALLUBHAI GOVABHAI HEIRS OF R-1,RABARI NARAYANBHAI GOVABHAI,GANGADHAR NARAYAN,SECRETARY, UNION OF INDIA	,MRS SUMAN KHARE
3133	FA/845/1992	12/12/2011	NEW INDIA ASSURANCE CO, LTD,	MS LILU K BHAYA	AMRUTHA,WIDOW OF MAHENDRASINHJI ZALA,RAMDEVSINH MAHEDRASINHJI ZALA,JAYDEVSINH MAHENDRASINHJI ZALA,CHATURSINH HACHUBA JADEJA,HIMATSINH MEGHRAJJI ZALA	,DELETED
3134	FA/846/1992	30/11/2010	AHMEDABAD MUNICIPAL CORPRN,	MR HS MUNSHAW	JITENDRABHAI GIRDHARDAS SHAH,	
3135	FA/852/1992	18/06/2009	AHMEDABAD MUNI. CORPORATION,	MR PRASHANT G DESAI	JOITARAM T PATEL,BHARATBHAI MANIBHAI,BHARATIBEN BHARATBHAI,BHANUBHAI A THAKKAR,MANAN BABULAL GANDHI	MR IM BENGALI,(MR MB GANDHI),MR BR SHAH,MR SN SOPARKAR,MR SUNIT S SHAH
3136	FA/853/1992	29/03/2011	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT),LAW VERDICT	.,	
3137	FA/859/1992	28/07/2010	KRISHAK BHARATI CO OP LTD,	NANAVATI ASSOCIATES	UNION OF INDIA,	(MR BIPIN I MEHTA)
3138	FA/861/1992	29/11/2011	HEIRS OF JALUBEN BHALABHAI VASTABHAI BHALABHAI,JETHALAL BHALABHAI	(MR VC DESAI)	AMARSINH RANCHHODBHAI DRIVER,THE MUNICIPAL COMMISSIONER, THE AHMEDABAD MUNICIPAL CORPOR	,MR HS MUNSHAW
3139	FA/866/1992	30/11/2011	SARWANSING RATANSING,	MR SN SOPARKAR	RAMSING SHANABHAI PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR YOGESH S LAKHANI,MS KIRAN D PANDEY
3140	FA/873/1992	05/12/2011	BIPINKUMAR VILJIBHAI PATEL,	(MR A J PATEL)	RAJNIKANT DHOOLABHAI PANCHAL,THE UNITED INDIA INSURANCE COMPANY LIMITED,	NOTICE SERVED
3141	FA/876/1992	13/08/2015	BANK OF BARODA,	MR RM DESAI	KESHAV MILLS CO.LTD.,GUJARAT STATE TEXTILE CORPORATION LTD.,STATE OF GUJARAT	
3142	FA/879/1992	25/02/2011	NAGAR PANCHAYAT DAMNAGAR,PRESEDENT NAGAR PANCHAYAT	MR PM THAKKAR	VALLABHBHAI RUDABHAI,	MR VIJAY H PATEL
3143	FA/885/1992	05/12/2011	KOLI GODAJI CHHATRAJI,	NOTICE UNSERVED	RAJPUT SETANSINH PIRSINGJI,VANIYA LALCHAND VARDHICHAND,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MR VASANTS SHAH,MR HJ BHATT
3144	FA/889/1992	02/09/2011	SECRETARY,DIRECTOR OF HEALTH SERVICES,DISTRICT PANCHAYAT OFFICE,MEDICAL OFFICER	GOVERNMENT PLEADER	FASILBEN JAMALBHAI,	NOTICE UNSERVED
3145	FA/893/1992	09/12/2011	LILABHAI MOHANBHAI PATEL,	(MR A J PATEL)	THE ASSISTANT COLLECTOR,,	GOVERNMENT PLEADER
3146	FA/894/1992	09/12/2011	DAHYABHAI NATHABHAI PATEL,	(MR A J PATEL)	THE ASSISTANT COLLECTOR,,	
3147	FA/896/1992	22/11/2018	AHMEDABAD MUNICIPAL CORPN.,	NOTICE SERVED,RAVAL& TRIVEDI ASSOCIATES	CANARA BANK,	
3148	FA/901/1992	13/04/2015	GUJARAT ELECTRICITY BOARD,	MR NK MAJMUDAR	GITABEN WD/O MANAJI CHHAGANJI,	NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3149	FA/912/1992	08/12/2008	CENTRAL BANK OF INDIA,	RULE SERVED	JAGGUSINGH CHANDSINGH RAJPUT,GANGARAM ATMARAM RAVAL	RULE UNSERVED,MS.P J.JOSHI
3150	FA/918/1992	02/12/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASSOCIATED BUSINESS CORPN.,V D PATEL	NOTICE SERVED,DELETED
3151	FA/921/1992	19/11/2010	JASHWANTIBEN D PANDYA,MANISHA DHIRAJLAL PANDYA THRO' GUARDIAN PETI. NO.1,MUKESH DHIRAJLAL PANDYA THRO' HIS GUARDIAN PETI NO.1,HARESH DHIRAJLAL PANDYA THRO' HIS GUARDIAN PETI.NO.1	MR ND NANAVATI	GUJ. STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW
3152	FA/923/1992	29/06/2010	ARVINDBHAI S RAVAL,ILIYASBHAI G SHAIKH,NEW INDIA ASURANCE CO. LTD	MR RAJNI H MEHTA	VITTHALBHAI S PATEL,MINOR DILIPKUMAR V PATEL THRO' HIS GUARDIAN RESP.NO.1,MINOR SANJAYKUMAR V PATEL THRO' HIS GUARDIAN RESP.NO.1,MINOR DIPIKABEN V PATEL THRO' HER GUARDIAN RESP. NO.1,MINOR VIBHABEN V PATEL THRO' HER GUARDIAN RESP..NO.1	MR ND NANAVATI
3153	FA/928/1992	21/10/2015	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR JAYANT P BHATT	STATE BANK OF INDIA,	MR RM DESAI
3154	FA/933/1992	18/06/2009	GOMAJI UDAJI,	(MR NS SHETH)	KISHAN OIL INDUSTRIES,	
3155	FA/936/1992	15/12/2010	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	JAGDISHCHANDRA BHOGILAL MODI,HASMUKHLAL MAGANLAL SONI	NOTICE SERVED,MR PB MODI
3156	FA/940/1992	14/06/2010	NEW INDIA ASSURANCE CO. LTD,	MR BR SHAH,MS LILU K BHAYA	KASHIBEN VIBHABHAI DHOLKIYA,JENABHAI VIBHAI,JASHUBHAI VIBHABHAI,MINOR RAJUBHAI VIBHABHAI,MINOR LILUBEN VIBHABHAI,BACHUBHAI CHAKUBHAI BHARWAD,LAGHRABHAI KANABHAI,CHAKUBHAI AALEKHBHAI KATHI,GUJ. STATE ROAD TRANSPORET CORPORATION	NOTICE SERVED,MR YOGESH S LAKHANI,(MR MD PANDYA)
3157	FA/944/1992	22/02/2008	CHANCHALBEN BHIKHABHAI,	NOTICE UNSERVED	BINDERSINH DWARKASINH,	
3158	FA/945/1992	22/01/2008	RANCHHODBHAI NEVABHAI PATEL,MATHURIBEN RANCHHODBHAI PATEL	MR CJ VIN	NATHUBHAI @ KALUBHAI CHHIBA,GOPALBHAI VIRCHANDDAS PATEL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR RR MARSHALL
3159	FA/949/1992	23/11/2010	JASUMATIBEN RAMESHCHANDRA JETHI,LATA RAMESHCHANDRA JETHI,ASHOK RAMESHCHANDRA JETHI,NILESH RAMESHCHANDRA JETHI,CHETNA RAMESHCHNDRA JETHI	MR RK SHAH	.,	
3160	FA/951/1992	03/09/2010	MANILAL DULJIBHAI,	MR BHARAT JANI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL
3161	FA/952/1992	02/12/2011	MAHENDRABHAI CHANDRAKANTBHAI PATEL,	MR SANDIP C SHAH	MOHMED ABDUL SATTAR DELETED BYCOURT'S ORDER IN MACT 94/84,KESHAWBHAI AVDABHAI ODEDARA,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED,MR TEJAS P SATTA
3162	FA/1153/1992	12/12/2011	SANDIPBHAI D VAKHARIA (TRANSPOSED AS RESP.NO.7),ABHILAS K DAVE,NEW INDIA ASSURANCE CO. LTD	MR RAJNI H MEHTA	SHANTABEN H PARMAR,BHARTIBEN H PARMAR,SAVITABEN H PARMAR,MAHESHBHAI H PARMAR,SUMANBEN H PARMAR,SHANKARBHAI M PARMAR,SANDIPBHAI D. VAKHRIYA	NOTICE NOT RECD BACK,MR RAJNI H MEHTA,MR AV NAIR,MR SHUSHIL R SHUKLA
3163	FA/1155/1992	21/12/2010	ORIENTAL INSURANCE CO.LTD.,	MR ARUN H MEHTA,MR SHALIN N MEHTA	BAVAJI MANSUKH JETNATH,UNITED INDIA INSURANCE CO.LTD.,MER DOLATBHAI PUNJABHAI JADEJA,MER PUNJABHAI GHELABHAI,HEIRS OF SHARDABEN THROUGH HER HEIRS,BAVAJI SAVITABEN SOMGAR,BAVAJI SAVITABEN SOMGAR	,MR YOGESH S LAKHANI,MR RR MARSHALL,(MR HASMUKH THAKKER)
3164	FA/1156/1992	21/12/2010	ORIENTAL INSURANCE CO.LTD.,	MR ARUN H MEHTA	BAVAJI MANSUKH JETNATH,UNITED INDIA INSURANCE CO.LTD.,MER DOLATBHAI PUNJABHAI JADEJA,MER PUNJABHAI GHELABHAI,RANJANBEN GULABGAR MINOR REPRED. BY GULABGAR DHANGAR	,MR RR MARSHALL,(MR HASMUKH THAKKER)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3165	FA/1157/1992	21/12/2010	ORIENTAL INSURANCE CO. LTD,	MR VD PARGHI	BAVAJI MANSUKH JETNATH,UNITED INDIA INSURANCE CO. LTD,MER DOLATBHAI PUNJABHAI JADEJA,MER PUNJABHAI GHELABHAI,HEIRS OF DHANGAR RASELABA GULABGAR,BAVAJI GULABGAR DHANGAR,BAVAJI KANCHHANBEN GULABGAR	,MR YOGESH S LAKHANI,MR RR MARSHALL,(MR HASMUKH THAKKER)
3166	FA/1158/1992	21/12/2010	ORIENTAL INSURANCE CO.LTD.,	MR ARUN H MEHTA	BAVAJI MANSUKH JETNATH,UNITED INDIA INSURANCE CO.LTD.,MER DOLATBHAI PUNJABHAI JADEJA,MER PUNJABHAI GHELABHAI,HEIRS OF MANJULABEN KANGAR THROUGH HER HEIRS,KANGAR DHANGAR,BALVANTGAR KANGAR,SHAILESHGAR KANGAR,KANCHANBEN KANGAR	,(MR HASMUKH THAKKER)
3167	FA/1160/1992	23/12/2011	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	KALYANDAS ODHAVDAS,SAVITABEN KALYANDAS,BHANUBEN WD/O HIMATBHAI,MINOR REKHA HIMATBHAI,MINOR SANJAY HIMATBHAI,MINOR SONAL HIMATBHAI,MINOR BABY HIMATBHAI,MINOR INDUBEN KALYANDAS,PRATAP SAMAT KHANT,ALARAKHA JAMAL,KESHAVLAL RAGHUNATH [DIED DURING PENDENCY OF APPLICATION,DANA HAMIR CHANDERA,NATIONAL INSURANCE CO. LTD. MAHATMA GANDHI ROAD,JUNAGADH.	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
3168	FA/1161/1992	14/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	MER ATHIYA KARSAN,MER JIVIBEN ARTHIYA,MER BHIMA MULU,PRAVIN JIVANLAL THANKI	NOTICE SERVED,(MR AJ SHASTRI)
3169	FA/1162/1992	07/03/2011	NEW INDIA ASSURANCE CO.LTD.,	MR BR SHAH,MR SANDIP C SHAH	RUKHIBEN W/O.BUDHIYA G VASAVA,CHAVAR THAKORBHAI REVADAS MACCHI PATEL,THAKOREBHAI REVADAS MACHHI	UNSERVED EXPIRED (N),MR SATISH A PANDYA,(MR CL SONI)
3170	FA/1168/1992	12/07/2010	BALKRISHNA PRABHULAL PAREKH,	MR KIRIT S BHATT	LAKSHMIDAS GORDHANDAS,	(MR PRAFUL J BHATT)
3171	FA/1176/1992	12/11/2016	DY COLLECTOR LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KUMBHAR DHULABHAI NATHABHAI,SINCE DECD.THRU HIS HEIRS & LRS,KUMBHAR DIVABEN DHULABHAI WD/O.KUMBHAR DHULABHAI NATHABHAI,KUMBHAR BHIKHABHAI DHULABHAI S/O.DHULABHAI NATHABHAI,KUMBHAR MADHUBEN NAVNEETBHAI D/O.KUMBHAR DHULABHAI,KUMBHAR SUDHABEN MUKESHBHAI LALABHAI D/O.KUMBHAR DHULABHAI,KUMBHAR SHARMISHTHABEN MUKESHBHAI D/O.KUMBHAR DHULABHAI,KUMBHAR VANDANABEN DEEPAKBHAI D/O.KUMBHAR DHULABHAI,KUMBHAR SOMABHAI NATHABHAI DECD.THRO'HIS LEGAL HEIRS,KUMBHAR SHAKRIBEN SOMABHAI WD/O.SOMABHAI NATHABHAI,KUMBHAR RAMANBHAI SOMABHAI S/O.KUMBHAR SOMABHAI NATHABHAI,KUMBHAR PUNJABHAI NATHABHAI	UNSERVED EXPIRED (N),RULE SERVED,MS ARCHANA N PATEL,MR ALOK B AMIN
3172	FA/1177/1992	16/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DARJI PUNJABHAI PRATAPBHAI,	
3173	FA/1178/1992	16/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	.,	
3174	FA/1179/1992	16/12/2010	DEPUTY COLLECTOR,,EXECUTICE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL PUNJABHAI SHAMANBHAI,PATEL HIRABEN SHAMANBHAI,PATEL SUSHILABEN SHAMANBHAI,PATEL SUBHDRABEN SHAMANBHAI	,MR MAHESH R SHAH

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3175	FA/1180/1992	16/12/2010	DY COLLECTOR,LAND ACQUISITION & REHABILITATION,EXECUITVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIRABHAI KHUKSALBHAI,MAGANBHAI KHUSALBHAI HIS HEIRSIS OPP NO 1,DECEASED RUKHIBEN PRATAPBHAI HER HEIRS OPP NO 5,HIRABEN WD/O RAMABHAI VAGHAJI,CHHAGANBHAI PRATAPBHAI,PREMJIBHAI MAGANBHAI,BABUBHAI KODARBHAI,KODARBHAI REVABHAI,NARSINHBHAI SHAMALBHAI SINCE DECEASED THROUGH HIS HEIRS,JESHINGBHIA NARSINHBHAI,RAMANBHAI NARSINHBHAI	,NOTICE SERVED,NOTICE UNSERVED
3176	FA/1181/1992	16/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL KODARBHAI VALABHAI,PATEL CHHAGANBHAI PRATAPBHAI FOR SELF & HEIRS OF RESP. NO.4,PATEL HIRABHAI KHUSALBHAI FOR SELF & HEIRS OF RESP.NO.5,HEIRS OF MAGANBHAI KHUSALBHAI,HEIRS OF RUKHIBEN P PATEL	,(MR MUKESH R SHAH)
3177	FA/1182/1992	22/11/2010	PRAJAPATI KANUBHAI HIRABHAI,	MR JITENDRA M PATEL	HOSA ANTODIA KORAL,CHATHOLIC CHURCH UMARPADA PRIEST, IYAR PARAMBALII IYAR,OPRIENTAL FIRE & GENERAL INSURANCE CO.	DS AFF.NOT FILED (N),MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR
3178	FA/1183/1992	14/12/2011	DILIPSINH RANVIRSINH ZALA DECD.THROUGH THE LRS,MAHESHVARIBA DILIPSINH ZALA DAUGHTER,RUDRAPALSINH HARICHANDRASIN ZALA GRAND SON,GAYATRIBA WD/O HARICHANDRASINHZALA DAUGHTER IN LAW,NEETALBA HARICHANDRASINH ZALA GRAND DAUGHTER	MR HARIN P RAVAL	GUJARAT STATE ROAD TRANSPORT CORP.,RAHEMAN ASLAMBHAI	DELETED,MRS VASAVDATTA BHATT
3179	FA/1184/1992	31/01/2012	HEIR OF JITHARABHAI MOGHJIBHAI,BAI VINCHLI WD/O JITHARABHAI SELF AND GUARDIAN NO 1/2 TO 5,RAMA JITHARA DINDOR,GAVALA JITHARA,BEBI KIKLI JITHARA,BEBI RASU JITHARA	RULE SERVED,(MR NIRAL R MEHTA)	JAYANTILAL LALSING GADARIYA,TARUNKUMAR KANTILAL DIVETIA,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
3180	FA/1185/1992	30/11/2011	PRABHUBHAI N PATEL,LALITABEN PARBHUBHIAI	MR DR BHATT	VALLABHBHAI M PATEL,SHANTIBHAI R TANDEL,GUJ. STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED,MRS VASAVDATTA BHATT,MR MUKESH A PATEL
3181	FA/1188/1992	04/08/2011	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KASTURIBEN THOBHANDAS,	
3182	FA/1192/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	.,	
3183	FA/1193/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHARIFBHAI VALIBHAI BHATT,HEIRS OF AMINABEN VALIBHAI, SHARIFBHAI VALIBHAI BHATT,GULAMBHAI VALIBHAI BHATT,IQBALBHAI VALIBHAI BHATT,ALIMABEN WD/O ISMAILBHAI VALIBHAI BHATT,REHMANBHAI ISMAILBHAI BHATT,ASLAMBHAI ISMAILBHAI BHATT	MR JV JAPEE
3184	FA/1194/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GULAMBHAI HAJI KHANJIBHAI KHANUSIYA,SAKINABEN HAJI KHANJIBHAI KHANUSIYA,FATMABEN HAJI KHANJIBHAI KHANUSIYA,KHAIRUNBEN HAJI KHANJIBHAI KHANUSIYA	
3185	FA/1195/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	IBRAHIMBHAI ABDULBHAI BHATT,	MR JV JAPEE
3186	FA/1196/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHARIFBHAI SULEMANBHAI KHANUSIYA,HAFIJBHAI SULEMANBHAI KHANUSIA,KULSUMBEN WD/O ALIBHAI SULEMAN,MAHERUNBEN ALIBHAI KHANUSIYA,RUKSANABEN ALIBHAI KHANUSIYA,NURJAHANBEN ALIBHAI KHANUSIYA,SALIMBHAI ALIBHAI KHANUSIYA,HEIRS L/R OF MINOR SAJIDBHAI ALIBHAI-KULSUMBEN ALIBHAI,HEIRS- L/R OF MINOR SEHNAJBEN ALIBHAI-KULSUMBEN ALIBHAI	,MR JV JAPEE

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3187	FA/1197/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	.,	
3188	FA/1198/1992	15/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SIDDIKBHAI NASIRBHAI KHANUSIA,	MR JV JAPEE
3189	FA/1199/1992	18/06/2009	MANAN BABULAL GANDHI,	MR SN SOPARKAR	JOITARAM T PATEL,RAMESHBHAI JOITARAM PATEL,BHARATBHAI JOITARAM PATEL,AHMEDABAD MUNI. CORPORATION,BHARATBHAI MANIBHAI,BHARTIBEN BHARATBHAI,BHANUBHAI AMBALAL THAKKAR	,NOTICE SERVED,MR IM BENGALI,MR SUNIT S SHAH
3190	FA/1200/1992	19/11/2010	KACHCHHI MAHMAD S/O.ALI,	MR SUNIL K SHAH,MS SUSHMA S SHAH	RAJANIKANT BHAWANI SHANKER PANDYA BRAHMPURI,ANJAR GINNING PVT.LTD.,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MR BY MANKAD,(MR YS MANKAD)
3191	FA/1215/1992	03/12/2010	PITAMBERBHAI MANGALDAS PARMAR,	MR P J YAGNIK	AHMEDABAD MUNICIPAL CORPN,	(MR SURESHM SHAH)
3192	FA/1216/1992	30/12/2010	DARSHANABEN R. GUPTA,MINOR NILAM R. GUPTA, THRO' GUARDIAN APPELLANT NO.1,MINOR KALPESH R. GUPTA, THRO' GUARDIAN APPELLANT NO.1	NOTICE SERVED,UNSERVED EXPIRED (N)	UNITED INDIA FIRE AND GENERAL INSURANCE COMPANY,	MR KF DALAL
3193	FA/1217/1992	09/12/2010	ORIENTAL INSURANCE CO. LTD,	MR RR MARSHALL,MR HARIT J BHATT,MS KARUNA V RAHEVAR	DUDIBEN SOMAJI THAKOR,KANTIBHAI ISHWARBHAI,GHANSHYAMBHAI M PATEL,NATIONAL INSURANCE CO. LTD,UNITED COMMERCIAL BANK	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,(MR MD RANA),MR DAKSHESH MEHTA
3194	FA/1220/1992	26/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RAMAGAURI MATHURDAS,HARSHA MAHENDRABHAI,MINOR SON MAHENDRA,CHOTHABHAI GOVINDBHAI,BHIMABHAI GOVINDBHAI,RAMNIKLAL G SHAH,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DS AFF.NOT FILED (N),MR VIBHUTI NANAVATI,(MR SURESHM SHAH)
3195	FA/1221/1992	26/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	VYAS SHARDABEN MOJUBHAI,VYAS KANJIBHAI GULABBHAI - DELETED-,VYAS CHAMPABEN KANJIBHAI,VYAS DALSUKHBHAI KANJIBHAI,VYAS ATMARAM KANJIBHAI,VYAS MANIRAM KANJIBHAI,MINOR VYAS MADHUBHAI KANJIBHAITHRO'GUARDIAN VYAS CHAMPABEN,CHOTHABHAI GOVINDBHAI HARIJAN - DELETED-,BHIMABHAI GOVINDBHAI HARIJAN,GURUKRUPA TRANSPORT,UNITED INDIA INSURANCE CO.,VALJIBHAI RAMJIBHAI VEKARIA	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI
3196	FA/1222/1992	26/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMNIKLAL GOKALJI SHAH,GURUKRUPA TRANSPORT CORPN.,CHOTHABHAI GOVINDBHAI,BHIMABHAI GOVINDBHAI,UNITED INDIA INSURANCE CO.,	,MR VIBHUTI NANAVATI
3197	FA/1226/1992	28/04/2011	CHANCHALBEN CHANDRAKANT PATEL,CHANDRAKANT ASHABHAI PATEL,MEENAXIBEN NATUBHAI PATEL,MINOR DHARATI NATUBHAI PATE,PAYAL NATUBHAI,HIREN NATUBHAI	MR SN SOPARKAR	.,	
3198	FA/1230/1992	02/12/2015	A'BAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	S K INDUSTRIES,	
3199	FA/1231/1992	27/02/2018	GUJARAT ELECTRICITY BOARD,	,(MR MD RANA)	RESPODENT NO.1 TRANSPOSED AS APPELLANT NO.2,	,MR RR TRIVEDI
3200	FA/1232/1992	27/02/2018	GUJARAT ELECTRICITY BOARD,	,(MR MD RANA)	RESPODENT NO.1 TRANSPOSED AS APPELLANT NO.2,	,MR RR TRIVEDI
3201	FA/1233/1992	27/02/2018	GUJARAT ELECTRICITY BOARD,	,(MR MD RANA)	RESPODENT NO.1 TRANSPOSED AS APPELLANT NO.2,	,MR RR TRIVEDI
3202	FA/1234/1992	27/02/2018	G E B,	,(MR MD RANA)	RESPODENT NO.1 TRANSPOSED AS APPELLANT NO.2,	,MR RR TRIVEDI
3203	FA/1235/1992	12/01/2012	RAJENDRABHAI LALBHAI SHETH,	MR JA ADESHRA,MR HR MOMIN	KIRITKUMAR ANANDRAI BHATT,KOHINOOR TRANSORT COMPANY,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,MR HJ BHATT

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3204	FA/1237/1992	13/12/2011	VYAS LILADHAR PITAMBERBHAI,VYAS HARIJIVAN LILADHARBHAI,VYAS BHANSHANKER LILADHARBHAI,NATVARLAL LILADHARBHAI,VASANTRAI LILADHARBHAI,SAVITABEN LILADHARBHAI	(MR A J PATEL)	DRIVER SULEMAN MUSABHAI,PATEL GOVINDBHAI JIVABHAI,THE NEW INDIA ASSURANCE CO.LTD,DRIVER MAHESHBHAI C/O IBRAHIM ABBASALI,,IBRAHIM ABBASALI,THE NEW INDIA ASSURANCE CO.LTD	,NOTICE SERVED,NOTICE UNSERVED,MR PF MAKWANA
3205	FA/1238/1992	01/12/2011	BECHARBHAI ATMARAMBHAI,VITHALBHAI ATAMARAMBHAI	MR NITIN M AMIN	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (CONSTRUCTIONS)	GOVERNMENT PLEADER
3206	FA/1239/1992	13/12/2011	MUJFARKHAN DILAWARKHAN PATHAN,DILAWARKHAN RAHIMKHAN PATHAN	RULE SERVED,UNSERVED EXPIRED (R),MR JAPAN V DAVE	KANTIGIR MANIGAR GOSAI,GUJ STATE ROAD TRANSPORT CORPN	NOTICE SERVED,MR HEMANT S SHAH
3207	FA/1246/1992	08/12/2010	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	.,	
3208	FA/1247/1992	28/06/2011	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	MINOR RAMESH THRO' GUARDIAN RANCHHODJI D. THAKOR,DILIPKUMAR DAYARAM,HUKAMSING AMISING	,MR BHARAT JANI,MR KB PUJARA
3209	FA/1248/1992	16/01/2012	BHARATSINH JADEJA,MILTONS (PVT.)LTD,ORIENTAL INSURANCE CO. LTD	MR RAJNI H MEHTA	SMT.SAROJ, WD/O.DUSHYANT K. MISHRA,MINOR TINA D/O.DUSHYANT K. MISHRA,MINOR PRASHANT S/O.DUSHYAT K. MISHRA,SHRI KAILASHNARAYAN NANDKISHORF/O.DUSHYANT K.MISHRA,SMT.ASHRANI KAILASHNARAYAN M/O.DUSHYANT K.MISHRA,SHRI CHAMAN KAILASHNARAYAN B/O.DUSHYANT K.MISHRA	DELETED,RULE SERVED BY DS
3210	FA/1249/1992	08/12/2010	BHIKHABHAI B PADHIYAR,DINESHBHAI J PATEL,ORIENTAL INSURANCE CO. LTD	MR RAJNI H MEHTA	PRAKASH J SHAH,	MR NILESH A PANDYA
3211	FA/1253/1992	12/08/2008	CHIEF ENGINEER,	MR DG CHAUHAN	NAJABHAI J BAGADA,JUPITER CONSTRUCTION CO, LTD,UNITED INDIA INSURANCE CO. LTD	
3212	FA/1255/1992	26/11/2010	RAFIQ MOHAMAD PARA,MOHAMED JAFFER MIYANA,ORIENTAL INSURANCE CO.LTD.	MR ARUN H MEHTA,MR SHALIN N MEHTA	KANAIYALAL SHOBHARAJ GUDWANI,MEENA KANIYALAL GUDWANI	MR MEHUL S SHAH
3213	FA/1256/1992	07/12/2011	RAMESH AMARSING DODIYA,AMARSING DODIYA,UNITED INDIA INSURANCE CO,LTD,	MR RAJNI H MEHTA	ANIL INDUPRASAD PURANI,	NOTICE SERVED,MR MTM HAKIM
3214	FA/1257/1992	07/12/2011	RAMESH AMARSING DODIYA,AMARSING DODIYA,UNITED INDIA INSURANCE CO.	MR RAJNI H MEHTA	MUKESH PRAFULCHANDRA VYAS,	RULE SERVED,MR MTM HAKIM
3215	FA/1264/1992	19/12/2011	THE ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	SAVITABEN WD/O MAHASUKHLAL KALIDAS MEHTA,JIVIBEN WD/O KALIDAS MEHTA,AFZELMIYA FAIJUMIYA SAIYED,HITENDRAKUMAR JAYANTILAL OZA ALIAS HARSHADKUMAR JAYANTILAL T	NOTICE UNSERVED,MR DR BHATT
3216	FA/1270/1992	04/07/2011	AHMEADABAD DISTRICT PANCHAYAT,MEDICAL OFFICER	MR HS MUNSHAW	SMT.FASILBEN JAMALBHAI.,SECRETARY,PUBLIC HEALTH AND WELFARE DEPTT.,DIRECTOR OF HEALTH AND MEDICALSERVICES,	,GOVERNMENT PLEADER
3217	FA/1271/1992	15/02/2017	GEMA LAKHMAN,	MR RJ OZA	STATE OF GUJARAT (NOTICE TO BE SERVED THROUGH,GUJARAT HOUSING BOARD (NOTICE TO BE SERVED THROUGH	,GOVERNMENT PLEADER
3218	FA/1272/1992	04/08/2011	LALITBHAIRAVAJIBHAICHANDEL,	NOTICE UNSERVED,(MR AG MOMIN)	LALIT BRIJKISHOR,BRIJKISHOR VASUDEV,JAGDISHCHANDRA VASUDEV,LALIT FOLDING WORKS	,NOTICE SERVED
3219	FA/1276/1992	10/04/2012	ABDULHAI ABDULSATTAR SHAIKH,HABIBANBIBI ABDULHAI SHAIKH	MRS KETTY A MEHTA	SHETH VADILAL SARABHAI,CHINAI MATERNITY HOME OF A'BADSARVAJANIK TRUST,EAHYABHAI KALIDAS PATEL,OCHHAVALAL M TALATI,ANILBHAI JAYANSINGHBHAI CHINAL,ARUNBHAI JESINGHBHAI SHETH,KALYANBHAI MOHANLAL JHAVERI,KANAIYALAL MANEKLAL CHINAL,NARHARIBHAI HARILAL AMIN,SURENDRABHAI P PATEL,GOPALBHAI MULJIBHAI SOLANKI,TULSIBHAI HARIBHAI DABHI,ATULKUMAR CHIMANLAL BHAVSAR,PRAKASHKUMAR AMRATLAL VAGHELA	,NOTICE SERVED,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3220	FA/1316/1992	18/02/2016	UNITED INDIA INSURANCE CO LTD,	MR SS SHAH	MATADIN SUKHLAL RAJPUT,VIKAS SISIROY,ARVINDKUMAR JANKIPRASAD RAJPUT	NOTICE UNSERVED,(MR KR RAVAL) ,MR UTPAL M PANCHAL
3221	FA/1349/1992	24/08/2011	CANARA BANK,	MR BJ TRIVEDI,(MR HIMANSHU TRIVEDI),(MR JT TRIVEDI)	A MAHENDRA ENGINEERING EQUIPMENTS,MAHENDRA H. SHAH	,MR GM JOSHI
3222	FA/1351/1992	23/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR BR SHAH	SMT.RENUKA WD/O HARESH HARNAM DAS TAHILIANI,BABY KANCHAN D/O DECEASED HARESH TAHILIANI,ILIAS NOORMOHAMED SURANGI,SHRI MITTOO MAMAD JAT,GUJARAT ELECTRICITY BOARD,	RULE NOT RECD BACK,MR BAIJU JOSHI
3223	FA/1352/1992	23/01/2012	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR BR SHAH	HARNAMDAS BHAROMAL TAHELYANI,SHILA HARNAMDAS TAHELYANI,MAHESH HARNAMDAS TAHELAYANI,ILIAS NURMOHAMED SURANGI,MITTOO MAMAD JAT,GUJARAT ELECTRICITY BOARD	,NOTICE SERVED,UNSERVED EXPIRED (N)
3224	FA/1353/1992	23/01/2012	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR BR SHAH	MIRA SAHEBSING BHIRYANI,SONIKA SAHEBSING BHIRYANI,ILIAS NURMOHAMED SURANGI,MITTOO MAMAD JAT,GUJARAT ELECTRICITY BOARD	,MR CH VORA
3225	FA/1354/1992	23/01/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR BR SHAH	SARIFANBAI UMAR,MINOR YASMINBAI UMAR, THROUGH GUARDIAN SARIFANBAI UMAR,AMINABAI HUSSEIN,MINOR SUGRABAI UMER, THROUGH GUARDIAN SARIFANBAI UMAR,LLIYAS NOORMOHAMED SURANGI,MITTOO MAMAD JAT,GUJARAT ELECTRICITY BOARD	NOTICE SERVED,UNSERVED EXPIRED (N),MS SHRADDHA TRIVEDI
3226	FA/1355/1992	29/09/2015	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMNIKLAL M.GOSWAMI,BANK OF BARODA	MR BHARAT JANI,MR TUSHAR L SHETH
3227	FA/1357/1992	20/01/2012	RAMBHAI MALABHAI,	(MR AJ SHASTRI)	SHANKUNTALADEVI M. JAIN,AJAYKUMAR MANDIRDAS JAIN	SERVED BY AFFIX. (R)
3228	FA/1370/1992	16/12/2011	ASHISHBHAI PRABODHBHAI SHAH,	MR JA ADESHRA	RANJITSING M SARDAR,MANAGER	MR HS MUNSHAW,MR SN SHELAT
3229	FA/1371/1992	08/03/2011	MINOR HARISH NAVINCHANDRA SONITHRO' GUARDIAN N. B. SONI,	NOTICE SERVED,MR SANDIP C SHAH	ISAK ABDUL SALAM MUSA,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD	NOTICE SERVED,MR RITURAJ M MEENA
3230	FA/1372/1992	29/06/2015	MANIBHAI & BROTHERS,	(MR SB VAKIL),MS ARCHANA R ACHARYA	EXECUTIVE ENGINEER,R G PATEL	GOVERNMENT PLEADER,DELETED
3231	FA/1374/1992	24/11/2010	GUJ. HOUSING BOARD,	MR YN RAVANI	KALYAN ENGINEERING ENGINEERS & CONTRACTORS (HEIRS OF DECD),KOKILABEN GOPALDAS SHROFF,SARLABEN ATULBHAI CHOKSHI,ANILABEN POPATLAL SHAH,RAJULABEN POPATLAL SHAH	
3232	FA/1378/1992	04/08/2011	JAYKALP POLYPLASTICS PVT LTD,	(MR PV NANAVATI)	VINAY ENGINEERS,G DALABHAI & CO.,HARISHBHAI DALABHAI PATEL	NOTICE UNSERVED
3233	FA/1379/1992	22/03/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NITIN CONSTTUCTIN CO,	MR PY DIVYESHVAR

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3234	FA/1422/1992	18/11/2010	HEIRS OF IMAMUDDIN F. CHAUHAN,MAHERUDDIN IMAMUDDIN CHAUHAN FOR SELF & PAH. OF 1/2 TO 1/6,KULSUMBIBI, WD/O IMAMUDDIN FATUBHAI CHAUHAN,MUSTAK IMAMUDDIN CHAUHAN,IBRAHIM IMAMUDDIN CHAUHAN,RUSTAM IMAMUDDIN CHAUHAN,NOORMOHMED IMAMUDDIN CHAUHAN	MR KH BAXI	AKBARBHAI FATUBHAI CHAUHAN,	(MR SK BUKHARI)
3235	FA/1423/1992	03/02/2011	SUKIBEN, WD/O. HIMMATBHAI D. VASAVA,RAMILABEN HIMMATBHAI VASAVA,MANOJ HIMMATBHAI VASAVA	MR AJAY R MEHTA	.,	
3236	FA/1429/1992	02/09/2011	M/S.B.PATEL & CO.,	MR JS PATEL	VARSHAKAPI CO.OP.HSG.SOC.LTD.,	NOTICE UNSERVED
3237	FA/1435/1992	29/06/2018	CHETAS CORPORATION,HARSHABEN ARVINDKUMAR SHAH,MANSUKHLAL MANILAL SHAH,UMESHKUMAR BABULAL KAPASI - DELETED -	,MR SS BELSARE	GUJARAT HOUSING BOARD,UMESHKUMAR BABULAL KAPASI	NOTICE SERVED,NOTICE UNSERVED
3238	FA/1436/1992	23/01/2020	CHETAS CORPORATION,HARSHABEN ARVINDUMAR SHAH,MANSUKHLAL MANILAL SHAH	ADVOCATE NOTICE UNSERVED	GUJARAT HOUSING BOARD,UMESHKUMAR BABULAL KAPASI	NOTICE UNSERVED,RULE SERVED
3239	FA/1440/1992	30/01/2008	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	BHANUSHANKAR NARBHAIRAM JOSHI,NILAMBEN BHANUSHANKAR JOSHI,BUDUJI GAGUJI RATHOD,RATANSINH VALUJI JADEJA,CHANDABA RATANSINH JADEJA,DILUBHA RATANSINH JADEJA,KESHUBHA RATANSINH JADEJA,ITUBHA RATANSINH JADEJA,MAIPATSINH RATANSINH JADEJA	
3240	FA/1442/1992	30/01/2008	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	JAGDISHCHANDRA RATILAL F/O DECEASED RAMILA JAGDISHCHANDRA,JIVTIBEN JAGDISHCHANDRA PRAJAPATI,VIRAMNATH HIRANATH BAVA,JAYENDRA NANALAL SHAH	NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX. (R),(MR BD KARIA)
3241	FA/1443/1992	12/01/2012	KIRITKUMAR A BHATT,KOHINOOR TRANSPORT CO.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LED.	MR ARUN H MEHTA,MR KK NAIR	RAJENDRABHAI L SHETH,	MR JA ADESHRA
3242	FA/1463/1992	01/05/2017	KANTABEN WD/O KANTILAL NARAN- DAS DESAI (DECD.THRGH THE LRS),PANNABEN PIYUSHKUMAR DESAI,PRATIMABEN PANKAJKUMAR DESAI,KRISHNABEN RASESHKUMAR DESAI	MR AMAR N BHATT,(MR BHARAT J SHELAT)	SAROJBEN JASHUBHAI PATEL (DECD.THRO.HEIRS & LR'S)..,JASHUBHAI BHOGILAL PATEL,INDUBEN KRUSHNAKANT,PUSHPABEN MANHENDRABHAI,HINABEN NIRANJANBHAI,RITA KAMALBHAI,GITA PRIYANKABHAI	APPEARANCE DELETED,SERVED BY PUBLICATION IN NEWS
3243	FA/1464/1992	24/11/2011	UNITED INDIA INSURANCE CO.LTD.,	MS AVANI S MEHTA	BHIL AKALABEN WD/O.HAMID SHERA,BHIL SHAKATA HAMIDA,BHIL SHANTA HAMIDA,GHASURA FATAJI JIVAJI	RULE UNSERVED,UNSERVED EXPIRED (R)
3244	FA/1531/1992	03/05/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S BANYAN & BAERRY CONSTRUCT-ION PVT. LTD,	MR MITUL K SHELAT
3245	FA/1539/1992	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	KAMLESHKUMAR VADILAL SHAH,YAKUBSHAH DADAN SHAH DIWAN	NOTICE SERVED,MR AJAY R MEHTA
3246	FA/1543/1992	16/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMESH MANEKLAL JADAV,JIVANLAL M VORA	
3247	FA/1544/1992	18/06/2009	GUJARAT ELECTRICITY BOARD,LALITBHAI VALLABHBHAI PATEL,JAYPRAKASH R PATEL,VALLABHBHAI RAMJIBAI PATEL,KAPILABEN MANUBHAI PATEL	MR JS PATEL	SUMANGAL CO.OPRETIVE HOUSING SOCIETY LTD,	MR PM THAKKAR
3248	FA/1546/1992	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	CHANDRASHEKHAR ISHWARCHANDRA,BASIRBHAI ISHABHAI MALEK	NOTICE SERVED,DELETED
3249	FA/1547/1992	14/12/2011	G.S.R.T. CORPORATION,	(MR MD PANDYA)	KULVINDERSINGH D. DALAL,BASIRBHAI ISHABHAI MALEK	NOTICE UNSERVED,MR CH VORA
3250	FA/1574/1992	02/07/2010	GUJ. STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	HEIRS OF B S KELVANI,PUSHPABEN B KELVANI,SURESHKUMAR B KELVANI,PARESHKUMAR B KELVANI,HARSHABEN B KELVANI,MEPABHAI ALABHAI	NOTICE SERVED,(MR HJ NANAVATI)

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3251	FA/1632/1992	12/12/2011	NATIONAL INSURANCE CO LTD,BHIKHABHAI HIRABHAI KHALAS,HIRABHAI MERUBHAI	MR SUNIL B PARIKH,MR BR SHAH	HANSABEN GOKALBHAI,RASIK GOKALBHAI,ASHOK GOKALBHAI,ALPA GOKALBHAI,SHAILESH GOKALBHAI,MONGHIBEN DHANJIBHAI,MANSUKHLAL BHANUSHANKAR,GIRIJASHANKAR NARANJI,NE INDIA ASSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR RC KAKKAD,MR SUNIL B PARIKH
3252	FA/1634/1992	16/03/2017	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	GOPAL ALIDAS RAMANI (SINCE DECD. THRO' HIS LRS),JYOTIBEN GOPALBHAI RAMANI (WIDOW) (JOINED AS PER COURT DT 27/09/11 IN CA/4096/11),JAYESHBHAI GOPALBHAI RAMANI (SON) ((JOINED AS PER COURT DT 27/09/11 IN CA/4096/11)),GOPALDAS VISHANDAS (SINCE DECD THROUGH HIS LRS),RAM GOPALDAS SURYAVANSHI,NARESH GOPALDAS SURYAVANSHI (JOINED AS PER COURT DT 28/12/11 IN CA/7740/11),ISHWAR GOPALDAS SURYAVANSHI, (JOINED AS PER COURT DT 28/12/11 IN CA/7740/11),MANOJ GOPALDAS SURYAVANSHI (JOINED AS PER COURT DT 28/12/11 IN CA/7740/11),PUSHPA PRAKASH SANTDASANI (JOINED AS PER COURT DT 28/12/11 IN CA/7740/11)	,NOTICE SERVED,MR DAKSHESH MEHTA
3253	FA/1635/1992	29/06/2010	NEW INDIA ASSURANCE COMPANY LTD.,	(MR SB VAKIL)	DEVBAHANDURSINH GANGARAM RAJPUT,EXECUTIVE ENGINEER,UDESING CHATURBHAI PARMAR	GOVERNMENT PLEADER,NOTICE SERVED
3254	FA/1636/1992	29/06/2010	NEW INDIA ASSURANCE CO LTD,	(MR SB VAKIL)	DEVBAHADURSINH GANGARAM RAJPUT,EXECUTIVE ENGINEER,PARSHOTTAMBHAI DAMODARBHAI PRAJAPATI	,GOVERNMENT PLEADER
3255	FA/1660/1992	02/12/2011	UNITED INDIA INSURANCE CO.LTD.,	RULE SERVED,MR VIBHUTI NANAVATI	SAKIBEN WD/O.CHANDULAL MANILAL,MINOR ALPESHKUMAR CHANDULAL THR'GUARDIAN SAKIBEN,RANJITSINH G BARIA - DELETED-,JAYENDRAKUMAR BAPALAL PATEL	DS AFF.NOT FILED (N),DELETED,RULE SERVED
3256	FA/1661/1992	02/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANILAL SHANKERLAL BARIA,RANGABEN WIFE OF MANILAL SHANKERLAL BARIA,RANJITSINH GULABSINH BARIA,JAYENDRAKUMAR BAPALAL PATEL	,NOTICE SERVED,NOTICE UNSERVED
3257	FA/1662/1992	02/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	FULIBEN WIDOW OF CHANDULAL SOMABHAI,MINOR GITABEN VALLABHAI PATEL,MINOR SHARMISHTHABEN VALLABHAI,RANJITSINH GULABSINH BARIA,JAYENDRAKUMAR BAPALAL PATEL	NOTICE SERVED,DELETED
3258	FA/1684/1992	02/12/2011	NATIIONAL INSURANCE CO LTD,AMTUJI RAMAJI THAKOR	MR RR MARSHALL	CHUNILAL FAULAL SHARMA,PRAHLADJI RAMAJI DRIVER	,NOTICE UNSERVED
3259	FA/1685/1992	25/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI GAFURBHAI KARIMBHAI,	NOTICE SERVED
3260	FA/1686/1992	28/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI ALARKHABHAI PUNJABHAI,	
3261	FA/1687/1992	25/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA DHULAJI KANAIYAJI,	
3262	FA/1688/1992	25/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA NATHAJI MOHANJI,THAKARDA TAKHAJI MOHANJI,THAKARDA CHANCHIBEN D/O. MOHANJI KALAJI (DECD.THR.LRS)	,NOTICE SERVED
3263	FA/1689/1992	25/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA DHULAJI BHEMAJI,	NOTICE SERVED
3264	FA/1690/1992	25/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	Blank Name,	
3265	FA/1691/1992	25/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA KACHARAJI KADVAJI,THAKARDA CHHAGANJI KADVAJI,THAKARDA PUJAJI KADVAJI	NOTICE SERVED

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3266	FA/1692/1992	27/01/2015	KIRITKUMAR LALITKUMAR PATEL,	MR YATIN SONI	JAY GUJARAT AUTOMOBILES- DELETED,MAFATLAL K PATEL,RAJENDRABHAI SOMABHAI PATEL,MANEKLAL M PATEL,AMBALAL CHELDAS PATEL,SHARADBHAI R AMIN	,NOTICE UNSERVED,MS SHEELA G AHUJA,MR DR BHATT,MR JM VASU
3267	FA/1695/1992	23/12/2008	SURESHCHANDRA MANEKLAL DHOLAKIA,RAJNIKANT GULABSHANKER DHOLAKIA	MR BY MANKAD,(MR YS MANKAD)	THE CHARITY COMMISSIONER,MATUBAI WIDOW OF HAMIRGAR RUPGAR,AMRUTBAI D.O HAMIRGAR,SHAMBHULAL KANJI AHIR,THACKER NAGJI JIVRAJ,MEHTA HARILAL SWAROOPCHAND.,SHAH DHARAMSHI RAVJI,THAKER SHAMBHULAL JIVRAJ,DARJI ARVIND SUNDARJI,GUNSAI NENPURI RAMPURI,DIWALIBEN NENPURI,GHANSHYAMPURI NENPURI,AMRITBEN NENPURI,NARMADABEN NENPURI W.O MANGALGAR GUSAI,ARVINDPURI NENPURI,BHARATPURI NENPURI,HASMUKH V. KELA,P.HARSHADKUMAR AND COMPANY,KARIYA DHANA BHARA	
3268	FA/1698/1992	08/08/2011	STATE OF GUJARAT,COMMISSIONER OF INDUSTRIES ANDCENTRAL PURCHASING OFFICER	GOVERNMENT PLEADER	CINE SOUND,	NOTICE SERVED,MR MANISH R RAVAL
3269	FA/1700/1992	04/08/2015	MUNICIPAL CORPORATION OF THE,	MR SN SHELAT	AMRISHBHAI C PARIKH,	
3270	FA/1706/1992	25/11/2010	KHIMJI VASHRAM PARMAR DECD.THROUGH THE LRS,HIRABEN KHIMJI PARMAR,RASEELABEN KHIMJI PARMAR,NITABEN KHIMJIBHAI PARMAR THROUGH THEIR MOTHER A-1/1,DINESH KHIMJIBHAI PARMAR THROUGH THEIR MOTHER A-1/1	(MR SURESHM SHAH)	PROPRIETOR OF SWATI INDUSTRIES,NEW INDIA ASSURANCE CO.LTD.	MR RC KAKKAD,MR SUNIL B PARIKH
3271	FA/1707/1992	04/08/2015	MUNICIPAL CORPORATION,	MR MG NAGARKAR,MR SN SHELAT	VARSHAKUMARI SHARMA,	NOTICE NOT RECD BACK
3272	FA/1708/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANDYA MAHASHANKAR TULJARAM,PANDYA RAMESHCHANDRA TULJARAM	
3273	FA/1709/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHATT MULSHANKAR MAGANLAL,BHATT JATASHANKAR MAGANLAL DIED HIS LEGAL HEIRS.,HARIPRASAD JATASHANKAR BHATT,NARENDRAKUMAR JATASHANKAR BHATT,PANKAJKUMAR JATASHANKAR BHATT,LILAVATI WD/O JATASHANKAR BHATT	,NOTICE SERVED
3274	FA/1710/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHATT KADURAM KALIDAS,	NOTICE SERVED
3275	FA/1711/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHATT GANPATRAM NATHURAM,	NOTICE SERVED
3276	FA/1712/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHATT DURGASHANKAR S. - DIED BY HIS HEIRS,BHATT MAHENDRAKUMAR D.,BHATT NAVINCHANDRA D.,BHATT MADHUSADAN D.,BHATT HASMUKH DURGASHANKAR,BHATT ASHVINKUMAR DURGASHANKAR,BHATT MANIBEN SANKALESHWAR,BHATT KESHARBEN SANKALESHWAR,BHATT MANJULABEN SANKALESHWAR	NOTICE SERVED
3277	FA/1713/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHUKLA CHUNILAL BECHAR,SHUKLA MULSHANKAR BHIKHALAL,SHUKLA NARHARIPRASAD BHIKHALAL,SHUKLA JOSHNABEN BHIKHALAL,SHUKLA SAVITABEN BHIKHALAL,SHUKLA PUSHPABEN WD/O BHIKHALAL BECHAR	NOTICE SERVED
3278	FA/1714/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHUKLA NATHALAL CHHABILDAS,	NOTICE SERVED

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3279	FA/1715/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECEASED NATHURAM DEVARAM,BHATT NARMADASHANKER NATHURAM,BHATT GANPATLAL NATHURAM,HEIRS OF DECEASED SHANKLESHWARNANDRAM,DURGASHANKER SHANKLESHWAR BHATT,HEIRS OF DECEASED SHANKERLAL NANDRAM,HIRALAL SHANKERLAL BHATT,TULSIBEN SHANKERLAL BHATT,BHAGWANDAS SHANKERLAL BHATT,SAVITABEN SHANKERLAL BHATT,MANGALDAS SHANKERLAL BHATT,BHATT KADURAM KALIDAS,BHATT MULSHANKER MAGANLAL,HEIRS OF DECEASED BHATT JATASHANKER MAGANLAL,HARIPRASAD JATASHANKER BHATT,NARENDRAKUMAR JATASHANKER BHATT,PANKAJKUMAR JATASHANKER BHATT,LILAVATIBEN JATASHANKER BHATT,HEIRS OF DECEASED BHIKHALAL MOTILAL,DEVENDRA BHIKHALAL BHATT,BHARAT BHIKHALAL BHATT,KASHODABEN WD/O BHIKHALAL MOTILAL,PANKAJ BHIKHALAL BHATT,JAYABEN BHIKHALAL BHATT,SAROJABEN BHIKHALAL BHATT	NOTICE SERVED
3280	FA/1716/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHATT NARMADASHANKAR NATHURAM,	NOTICE SERVED
3281	FA/1717/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMRUTBEN WD/O THAKARDA NATHAJI,JASHIBEN PUNJAJI,GANGABEN PUNJAJI,RANJITSINH PUNJAJI,KIRANBEN PUNJAJI,ATULBHAI PUNAJAJI,THAKARDA MANIBEN NATHABHAI,THAKARDA MOTIBEN NATHAJI	NOTICE SERVED
3282	FA/1718/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MEHTA HARISHANDAS PARSHOTTAM,MEHTA PRABHASHANKAR PARSHOTTAM,MEHTA VIMLABEN PARSHOTTAM,MEHTA NATAVARLAL PARSHOTTAM,MEHTA BHANUPRASAD PARSHOTTAM,MEHTA RAMABEN PARSHOTTAM,MEHTA KANTABEN PARSHOTTAM,MEHTA VASANTKUMAR PARSHOTTAM	NOTICE SERVED
3283	FA/1719/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF GALBAJI SONAJI KHANT,TURBEN WD/O GALBAJI SONAJI,ALAKHIBEN G S KHANT,PUSPABEN G KHANT,TARABEN G KHANT,BHIKHAJI R KHANT,BHAVANJI RAJAJAJI KHANT,NATHIBEN R KHANT	NOTICE SERVED
3284	FA/1720/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF PATEL AMICHAND KUBER,PATEL PUNJABHAI AMICHAND,PATEL MOHANBHAI AMICHAND,PATEL VENABHAI AMICHAND	NOTICE SERVED
3285	FA/1721/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF MOTIJI SONAJI,SOMAJI MOTIJI,RUPABEN WD/O MOTIJI SONAJI,SHANTABEN MOTIJI,SARTATANJI MOTIJI,JAVANJI MOTIJI,KHEMIBEN MOTIJI,BHAVANJI MOTIJI,HEMATAJI MOTIJI,RAMAJI MOTIJI,DINESHKUMAR MOTIJI,KUBERJI MOTIJI	NOTICE SERVED
3286	FA/1722/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF MOTIJI SONAJI,SOMAJI MOTIJI,RUPABEN WD/O MOTIJI SONAJI,SHANTABEN MOTIJI,SARATANJI MOTIJI,JAVANJI MOTIJI,KHEMIBEN MOTIJI,BHAVANJI MOTIJI,HEMATAJI MOTIJI,RAMAJI MOTIJI,DINESHKUMAR MOTIJI	,NOTICE SERVED
3287	FA/1723/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF PANDYA MANKELAL BECHARDAS,PANDYA BABULAL MANEKLAL,PANDYA PRAVINCHANDRA MANEKLAL,NARHARI MANEKLAL PANDYA,PANDYA RAMESHCHANDRA MANEKLAL,BHIKHIBEN MANEKLAL,SUMITRABEN WD/O MANEKLAL	NOTICE SERVED
3288	FA/1724/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANDYA ALAKHIBEN BECHARBHAI,PANDYA RAMILABEN,PANDYA TULSIBEN BECHARBHAI,PANDYA CHANDRIKABEN BECHARBHAI	NOTICE SERVED

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3289	FA/1725/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT VAKATAJI RANAJI,KHANT MANGAJI RANAJI,KHANT GALBAJI RANAJI,HEIRS OF KHANT AMARAJI MOTIJI,GANGA WD/O.KHANT AMRAJI MOTIJI,KHANT BHAKTIJI AMARAJI	NOTICE SERVED
3290	FA/1726/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF MAHERAJI BHIKHAJI,KODARJI MAHERAJI,KUBERJI MAHERAJI,MOHANJI MAHERAJI,KALAJI MAHERAJI,FATAJI MAHERAJI,BHURAJI MAHERAJI,GOBARJI LALAJI,SHANKARJI DHANAJI HEIR OF NAVAJI KOHYAJI	NOTICE SERVED
3291	FA/1727/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUROHIT KANAYALAL NATHALAL,PUROHIT SURESHCHANDRA NATHALAL,PUROHIT CHUNIBEN WD/O.NATHALAL	NOTICE SERVED
3292	FA/1728/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF MOTIJI SONAJI,SOMAJIO MOTIJI,RUPABEN WD/O MOTIJI SONAJI,SHANTABEN MOTIJI,SARATANJI MOTIJI,JAVANJI MOTIJI,KHEMIBEN MOTIJI,BHAVANJI MOTIJI,HEMTAJI MOTIJI,RAMAJI MOTIJI,DINESHKUMAR MOTIJI,KODARJI MORARJI,KUBERJI MORARJI,FATAJI MORARJI,BHURAJI MORARJI,KALAJI MORARJI,MOHANJI MORARJI,KANKUBEN MORARJI	,NOTICE SERVED
3293	FA/1729/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF PANDYA LAXMISHANKAR DEVSHANKAR,JAMNABEN LAXMISHANKAR,NARHARIPRASAD LAXMISHANKAR,NARMADASHANKAR LAXMISHANAKAR,AANANDIBEN LAXMISHANKAR,SANTOKBEN LAXMISHANKAR,SUSHILABEN LAXMISHANKAR,HEIRS OF PANDYA MOHANLAL DEVSHANKAR,JAGANNATH MOHANLAL,JATASHANKAR MOHANLAL,SHANTABEN MOHANLAL,CHUNIBEN MOHANLAL	NOTICE SERVED
3294	FA/1730/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMTAJI KODARJI,	NOTICE SERVED
3295	FA/1731/1992	14/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR ALAKHIBEN GOBARBHAI,VANKAR VALIBEN GOBARBHAI,VANKAR MADHABHAI MANABHAI,VANKAR KANABHAI MANABHAI,VANKAR MITHABHAI MANABHAI,VANKAR DAHYABHAI MANABHAI,VANKAR RAJIBEN MANABHAI,VANKAR ALKHIBEN MANABHAI	NOTICE SERVED
3296	FA/1748/1992	26/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	PRABHUDAS KISHORDAS TOBACCO PRODUCTS PVT.LTD.,	NOTICE SERVED
3297	FA/1749/1992	26/07/2011	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT,(MRS VD NANAVATI)	NIMA CHEMICALS WORKS PVT.LTD.,	(MR MB GANDHI)
3298	FA/1842/1992	12/01/2012	ISHWARBHAI BABUBHAI CHAUDHARI,	MR RC JANI	PARVATIBEN WD/O ASHOKKUMAR ARJUNBHAI PATEL,DEEPAK ASHOKKUMAR PATEL,KALPESH ASHOKKUMAR PATEL,THAKOR UKABHAI MOHANBHAI,UNITED INDIA ASSURANCE CO LTD,SATYANARAYAN SHOW MILL,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,(MR VC DESAI),MR VIBHUTI NANAVATI
3299	FA/1844/1992	30/11/2011	HEIRS OF KHIMJIBHAI GOVINDBHAIPARMAR,PURIBEN WD/O KHIMJIBHAI GOVINDBHAI PARMAR,MAHESHBHAI KHIMJIBHAI,PRAVINBHAI KHIMJIBHAI,JITENDRA KHIMJIBHAI,GIRISHBHI KHIMJIBHAI	MR KF DALAL	DRIVER AMTS BUS - DELETED,MANAGER, AHMEDABAD MUNICIPAL TRANSPORT SERVICE,MUNICIPAL COMMISSIONER,UNITED INDIA INSURANC CO LTD - DELETED -	DELETED,MR HS MUNSHAW
3300	FA/1849/1992	21/10/2008	MANGU ALIAS MANGLA DALSUKH BHOY,MINOR BIPIN DALSUKH BHOY,BHAGAT VIRJI RANCHHOD,JAYABEN VIRJI VAGHELA	(MR PM RAVAL)	VINODRAI ALIAS VINUBHAI TRIBHOVANDAS HINDIA,	MR PS GOGIA
3301	FA/1850/1992	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	JAYSHRI PREMCHAND J. MAVALANI,BALRAM PREMCHAND NAVALANI,KISHOR PREMCHAND NAVLANI,KAILASH PREMCHAND NAVALANI,DIPA PREMCHAND NAVALANI,PARIBEN J. NAVALANI - DIED HERHEIR - RAMABEN KISHOREKUMAR	,MRS NILDHARA I DESAI
3302	FA/1851/1992	14/12/2011	G.S.R.T. CORPORATION,	(MR MD PANDYA)	DILIPKUMAR TOLARAM FURUSHWANI,	MR JAHESH P PATEL
3303	FA/1853/1992	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJNIKANT A PATEL,	MR KG SUKHWANI

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3304	FA/1856/1992	09/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MANJULABEN ALIAS NARMADABEN MATHURBHAI MOTIDAS SHAH,RAMESHCHANDRA MATHURDAS SHAH,VIJAY MATHURDAS SHAH,JAYANT MATHURDAS SHAH,GAFAR SULEMAN BAWA	,NOTICE SERVED
3305	FA/1857/1992	14/12/2011	GSRTC,	(MR MD PANDYA)	KALPANABEN WD/O DR.DINESHCHANDRA JESINGLAL DOSHI,MINOR SONVI DINESHCHANDRA DOSHI THROUGH R.NO.1 AS GUARDIAN,JESINGLAL SWARUPCHAND DOSHI,JASUDBEN JESINGBHAI DELETED.,ISMAILBHAI DAUDBHAI VORA, DEL.AS PER CRT'S ORDER DTD. 4.6.11	,DELETED,MR SANDIP C SHAH
3306	FA/1860/1992	21/10/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SHANTABEN MANEKLAL SHASTRI,SURESHCHANDRA MANEKLAL SHASTRI,PRAMODBHAI MANEKLAL SHASTRI,KANAYALAL MANEKLAL SHASTRI,DHARMISHTHABEN MANEKLAL SHASTRI,RANMALSING NATVARSING RATHOD (S.T.DRIVER)	RULE SERVED
3307	FA/1862/1992	17/11/2016	STATE OF GUJARAT DY. DIRECTOR OF AGRICULTURE,	GOVERNMENT PLEADER	JAYANTILAL JAYCHANDBHAI SHAH,MANGALBHAI BHAGWANBHAI MACHHI,THE NEW INDIA ASSURANCE CO.LTD,NANDLAL VALJIBHAI PATEL,M/S.SHARAD COSTRUCTION,OWNER OF CAR NO.MRF 5999,,UNITED INDIA INSURANCE CO.LTD.INSURER OF CAR NO.MRF 5999	NOTICE NOT RECD BACK,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI
3308	FA/1863/1992	17/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANDLAL VALJIBHAI PATEL,MANGALBHAI BHAGWANBHAI MACHHI,NEW INDIA ASSURANCE CO.LTD.,SHARAD CONSTRUCTION,UNITED INDIA INSURANCE CO.LTD.	,MR VIBHUTI NANAVATI
3309	FA/1865/1992	04/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MEGHAJI RAJAJI PRAJAPATI,MOHANBHAI HARDASBHAI,NEW INDIA ASSURANCE CO.LTD.	,MR DAXESH T DAVE,MR RAJNI H MEHTA
3310	FA/1871/1992	06/04/2009	NEBHABHAI BHIMABHAI MER,	MR ND NANAVATI	MER HAJA MERKHI,GUJARAT STATE ROAD TRANSPORT CORPORATION,UNITED INDIA INSURANCE COMPANY LIMITED.,SMT. SAVITABEN GOPALBHAI GONDALIA,RANJANBEN GOPALBHAI GONDALIA,MINOR MAHENDRA GOPALBHAI GONDALIA,MINOR BHARAT GOPALBHAI GONDALIA,MINOR DILIPKUMAR GOPALBHAI GONDALIA,DHARMAIBEN LADHABHAI	,MR PRANAV G DESAI,MR RR MARSHALL
3311	FA/1872/1992	24/11/2010	NEW INDIA ASSURANCE CO LTD,	MR BR SHAH,MR SANDIP C SHAH	GAJIBEN BHAGUBHAI PATEL,PUSHPABEN BHAGUBHAI PATEL,PARVATIBEN BHAGUBHAI PATEL,DHANSUKHBHAI BHAGUBHAI PATEL,MUKESHBHAI BHAGUBHAI PATEL,PRAVINBHAI BHAGUBHAI PATEL,BHIKHUBHAI MANILAL PATEL,RAMANBHAI GOVINDBHAI PATEL	RULE SERVED,MR DR BHATT
3312	FA/1873/1992	05/11/2009	UNITED INDIA INSURANCE CO LTD,	NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)	ANANTRAY MOHANLAL MEHTA,P DATANI INDUSTRIAL,RABARI DAHYA RAJA	MR DJ BHATT,MR RC KAKKAD,MR YOGESH S LAKHANI
3313	FA/1874/1992	15/06/2017	BHIKHABHAI B PATEL,JAYANTIBHAI BACHARBHAI PATEL	(MR NS DESAI)	GOVT OF GUJARAT,CIRCLE OFFICER,GUJ STATE CO OP LAND DEV. BANKLTD	NOTICE NOT RECD BACK,MR GM AMIN
3314	FA/1875/1992	06/06/2016	GUJARAT DAIRY DEVELOPMENT CORPORATION LTD.,ABAD DAITY	MR KM PATEL	SHARDABEN WD/O KANTILAL KESHABHAI @ KESHAVLAL,JYOTSANABEN KANTILAL PATEL C/OSHARDABEN WD/O KANTILAL KESHAB,ASHABEN KANTILAL PATEL C/O SHARDABEN WD/O KANTILAL KESHABHAI,DILIPKUMAR KANTILAL PATEL C/O SHARDABEN WD/O KANTILAL KESHAB,MINOR SHAILESHKUMAR KANTILAL PATEL C/O SHARDABEN WD/O KANTIL,PANKAJKUMAR KANTILAL PATEL MINOR,C/O SHARDABEN WD/O KANTILAL,KESHABHAI JOYTANDAS,DHANSUKHBHAI JAGMATH BRIJPALI,NATIONAL INSURANCE CO.LTD.,	,RULE SERVED,MR SUNIL B PARIKH

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3315	FA/1876/1992	06/06/2016	MANAGING DIRECTOR,GUJARAT DAIRY DEVELOPMENT CORPORATION,	MR KM PATEL	MOHANBHAI NANJIBHAI PARMAR,TULSIBEN MOHANBHAI PARMAR,DHANSUKHBHAI JAGNNATH BRIJVASI,NATIONAL INSURANCE CO LTD	NOTICE UNSERVED,MR TUSHAR MEHTA,MR SUNIL B PARIKH
3316	FA/1877/1992	11/06/2012	SHARDABEN WD/O KANTILAL KESHABHAI @ KESHAVLAL,JYOTSNABEN KANTILAL PATEL,ASHABEN KANTILAL PATEL,DILIPKUMAR KANTILAL PATEL,SHAILESHKUMAR KANTILAL PATEL,PANKAJKUMAR KANTILAL PATEL,KESHABAI JOITANDAS	MR SANDIP C SHAH	DHANSUKHBHAI JOGNATH BRIJPALI -DELETED-,GUJARAT DAIRY DEVELOPMENT CORPORATION,NATIONAL INSURANCE CO LTD,ABAD DIARY	
3317	FA/1878/1992	09/09/2008	KISHORCHANDRA CHANDULAL SHAH,	(MR DHIRENDRA MEHTA)	KANUBHAI GOVINDBHAI BAROT,ORIENTAL INSURANCE CO LTD	MR PM DAVE
3318	FA/1890/1992	06/07/2018	RAVINDRA CHINUBHAI MEHTA,NARENDRABHAI M SHUKLA	(MR MB GANDHI)	INDIAN BANK,CHAMPAKLAL P MEHTA SINCE DECD THROUGH HEIRS.,ASHOK CHAMPAKLAL MEHTA,ANIL CHAMPAKLAL MEHTA,AJIT CHAMPAKLAL MEHTA	MRS RB PARIKH,MR KV SHELAT,MR SN SOPARKAR,MR AB MUNSHI
3319	FA/1891/1992	12/04/2012	JAGDISHBHAI RAMANBHAI PRAJAPTI,HARISHCHANDRA RAMANLAL,BHAILALBHAI HIMATBHAIPRAJAPATI,BHIKHIBEN HIMATBHAI PRAJAPATI	MR NILESH A PANDYA	AYUB HIMATSINGH MAHIDA,KHATRI FATIMABEN IDRISJI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,(MR SB VAKIL),(MR HASMUKH THAKKER)
3320	FA/1892/1992	29/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MADHAVRAO CHINTOMAN DHANDWATE,KANUBHAI VALJIBHAI PATEL DELETED AS PER COURT ORDER	DELETED,MR BHARAT T RAO
3321	FA/1895/1992	01/12/2008	G S R T C,	(MR MD PANDYA)	LALITABEN WD/O.SHANKARBHAI GABABHAI,MINOR MELABHAI SHANKARBHAI THR'GUARDIAN LALITABEN RES.NO1,FAKIRBHAI MOHMEDBHAI SHAIKH	REFUSED SERVED (N) (10),MR JITENDRA M PATEL
3322	FA/1896/1992	30/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SATTARBHAI ISMAILBHAI,BHIKHALAL GIGABHAI DELETED AS PER COURT ORDER DT.7-4-2011,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,DELETED
3323	FA/1897/1992	30/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	STATE OF GUJARAT,DEPUTY FOREST OFFICER,GIR(EAST,BHIKHALAL GIGABHAI	GOVERNMENT PLEADER,DELETED
3324	FA/1905/1992	24/11/2011	SHAH RATILAL MOHANLAL,	RULE NOT RECD BACK	JASHWANTIDEVI WD/O.KRIPALSINH,RADHIKAKUMARI KRIPALSINH,MINOR DEVEDNRAKUMAR KRIPALSINHTHR'GUARDIAN JASHVANTIDEVI NO1,MINOR MEERA KRIPALSINH,THROUGHGUARDIAN JASHVANTIDEVI NO.1,IBRAHIM HAJIBHAI BALORA,VASANTBHAI RAJNIKANT SHAH,BACHCHANSINH KOSHIARSINH	RULE UNSERVED,UNSERVED EXPIRED (R)
3325	FA/1958/1992	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	CHUNILAL ALIAS BHAGAT NARANDASVASAVA,AHMED ISUP SODAT	NOTICE SERVED,(MR RM VIN)
3326	FA/1960/1992	22/12/2011	RASIKBHAI SAKARCHAND PATEL,	MR KH BAXI	PATEL RAJNIKANT G. - DELETED,GOPALDAS MAGANBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,DELETED
3327	FA/1965/1992	16/01/2012	GUJARAT TRANSPORT,NEW INDIA ASSURANCE CO. LTD.	MR RAJNI H MEHTA	GEETABEN WD/O SURESHBHAI,SIMABEN SURESHBHAI,DEVENDRA SURESHBHAI,SAMARATHBEN CHANDUBHAI	RULE SERVED BY DS,MR BS PATEL
3328	FA/1966/1992	16/01/2012	DELETED,GUJARAT TRANSPORT,NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,DELETED	SAMARATHBEN WD/O.CHANDUBHAI BHAGAT,NILESHBHAI C BHAGAT,GOKALBHAI GIRDHARBHAI,JIVIBEN GOKALBHAI,GEETABEN SURESHBHAI,MINOR SIMABEN SURESHBHAI,THR' GUARDIAN GEETABEN SURESHBHAI,MINOR DEVENDRA SURESHBHAI,THR'GUARDIAN GEETABEN SURESHBHAI	

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3329	FA/1969/1992	13/11/2013	RANA NAVALSINH ANDUBHA,SINCE DECEASED THROUGH HIS HEIRS.,GAJRABA NAVALSINH RANA,REKHABA NAVALSINH RANA,RAJENDRASINH NAVALSINH RANA,ANSEENA NAVALSINH RANA	MR AB GATESHANIYA,	JASHKUNVERBA AKHUBHA RANA HEIRS AND LRS.,PRAVINBA WIFE OF RAGHVIRSINH DANSINH RANA,GAJENDRASINH RAMSINH JADEJA SINCE DECEASED HIS HEIRS AND LEGAL REPRESENTATIVES,UMEDSINH RAMSINH JADEJA,MANHARBA W.O GAJENDRASINH RAMSINH JADEJA,DAKSHABA BHARATSINH RANA D.O. GAJENDRASINH R.JADEJA,SAROJBA BHAGIRATHSINH D.O.GAJENDRASINH R.JADEJA,KHAMABA GAJENDRASINH RAMSINH JADEJA,FALUBA GAJENDRASINH R.JADEJA,JAYENDRASINH GAJENDRASINH R.JADEJA,HEMKUNVERBA AKHUBHA RANA SINCE DECD HIS HEIRS AND LEGAL REPRESENTATIVES,DHRUPADBA R.RANA W.O.RAJENDRASINH G.RANA,DHARAMBA H.ZALA,DILAVARSINH JEETUBHA JADEJA SINCE DECEASED HIS LEGAL HEIRS,BELABA DILAVARSINH JADEJA W.O.DILVARSINH J.JADEJA,ABHIJITSINH D.JADEJA,MAYURSINH D.JADEJA	,MR PM BHATT
3330	FA/1970/1992	02/12/2010	NANALAL VIRJIBHAI PATEL,	(MR MB GANDHI)	BHAGWANJI RATILAL PRAJAPATI,ASHOKKUMAR VALJI THAKKAR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA
3331	FA/1982/1992	05/04/2011	NEW INDIA INSURANCE CO. LTD.,	(MR HM BHAGAT),MR UDAY R BHATT,MR BR SHAH	JASHODABEN PRATAPBHAI FULABHAI,SHITALBEN PRATAPBHAI GARASIYA,LALABHAI PRATAPBHAI GARASIYA,JIBABEN FULABHAI B. GARASIYA,RAMESHBHAI FULABHAI GARASIYA,BHAGUBHAI FULABHAI GARASIYA,PRAVINSINH FULABHAI GARASIYA,BHIL NARUBHAI SONABHAI NAYAK,NAVINCHANDRA RANCHHODLAL SHAH	,(MR PRAFUL J BHATT), (MR AKIL KURESHI)
3332	FA/1989/1992	12/11/2016	EXECUTIVE ENGINEER,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF VITTHAL P CHAUDHARI,MANIBHAI PUNJIRAM CHAUDHARI	(MR A J PATEL)
3333	FA/2005/1992	28/03/2012	EXECUTIVE ENGINEER,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER	POPATBHAI V PATEL THRO' PAH GANDABHAI B NAI,	(MR A J PATEL)
3334	FA/2008/1992	12/08/2008	GUJARAT ELECTRICITY BOARD,	MR JS PATEL	LALITABEN @ KOKILABEN WD/O. CHHAGANBHAI B JADAV,BHUPATBHAI MAVABHAI JADAV,KAMLABEN BHUPATBHAI JADAV,P C SHAH	NOTICE NOT RECD BACK,NOTICE UNSERVED
3335	FA/2018/1992	13/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYENDRA CONSTRUCTION CO.,	MR GT DAYANI
3336	FA/2041/1992	08/03/2016	RENUKABEN PRADHYUMAN KUMAR TRIPATHI,KUMARI DIPALI PRADHYUMAN KUMAR,MINOR KARTIK PRADHYUMAN KUMAR (THROUGH RESP.NO.1),MINOR SHASHENK PRADHYUMANKUMAR (THROUGH RESP.NO.1),MINOR KUMARI MAULIKA PRADHYUMANKUMAR (THROUGH RESP.NO.1)	MR VIBHUTI NANAVATI	VAKTAJI DHULAJI,BABAJI HARJIJI,THE NEW INDIA ASSURANCE COMPANY LTD.,	,MR SUNIL B PARIKH
3337	FA/2043/1992	23/03/2012	PRAKASH CINNING FECTORY,DHANJIBHAI G PATEL,HEIRS OF GOVINDBHAI K PATEL,DHANJI GOVINDBHAI PATEL,ARJAN G PATEL,HARILAL G PATEL,VINODRAY G PATEL,CHANDULAL G PATEL,ARJAN GOVINDBHAI PATEL,HARILAL G PATEL,VINODRAI G PATEL,CHANDULAL G PATEL,VITHALBHAI NAGJIBHAI PATEL,PARSHOTTAM GOKALBHAI PATEL,NATHALAL MEGHJIBHAI PATEL	,MR YOGESH S LAKHANI	BANK OF BARODA,	MR DARSHAN M PARIKH
3338	FA/2051/1992	07/12/2011	KANAIYALAL ABULAL BHABHANI,	(MR A J PATEL)	SUNILBHAI HASMUKHBHAI,HASMUKHLAL C.SHAH,THE NEW INDIA INSURANCE CO.,	NOTICE SERVED,MS LILU K BHAYA
3339	FA/2052/1992	16/12/2010	MEHSANA DIST.PANCHAYAT,DISTRICT AGRICULTURE OFFICER,SUB-DIVISIONAL AGRICULTURAL OFFICER	NOTICE SERVED, (MR.MOHIT S SHAH)	JITENDRAKUMAR DALPATRAI BHATT,DILIPKUMAR BHOGILAL PANDYA,NEW INDIA ASSURANCE CO. LTD.,GUJARAT STATE ROAD TRANSPORT CORPORATION	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3340	FA/2054/1992	21/12/2011	SHAH KALIDAS MADHAVLAL JAIN DECD.THROUGH THE LRS,SHAH ANILKUMAR KALIDAS JAIN SON,SHAH ASHWINKUMAR KALIDAS JAIN SON,SHAH ASHOKKUMAR KALIDAS JAIN SON,SHAH ASHWINKUMAR KALIDAS JAIN SON,SHAH ARVINDKUMAR KALIDAS JAIN SON,SHAH AZADBEN KALIDAS JAIN D/O,SHAH ANJANABEN KALIDAS JAIN,SHAH USHABEN KAILASDAS JAIN DAUGHTER,SHAH URMILABEN KALIDAS JAIN DAUGHTER	MR TUSHAR MEHTA,MR KETAN D SHAH,LAW VERDICT	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)
3341	FA/2055/1992	28/02/2012	NARAYANBHAI KALIDAS PATEL,ROHITKUMAR NARAYANBHAI PATEL SINCE DECD' THRO HEIRS,SANDHYABEN WD/O ROHITKUMAR PATEL,JAYVIR ROHITKUMAR MINOR THRO SANDHYABEN R. PATEL,JAYMALA ROHITKUMAR (MINOR) THRO' SANDHYABEN R. PATEL,JANAKBHAI NARAYANBHAI PATEL	MR DIVYESH SEJPAL,MR TUSHAR L SHETH,	CHANDULAL HARDASHBHAI PATEL,MAGANLAL HARGOVINDAS PATEL,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
3342	FA/2056/1992	28/02/2012	JANAKBHAI NARAYANBHAI PATEL,	MR DIVYESH SEJPAL	CHANDULAL HARDASBHAI PATEL,MAGANLAL HARGOVINDDAS PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
3343	FA/2057/1992	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR JAYANT P BHATT	CANARA BANK,	NOTICE UNSERVED
3344	FA/2061/1992	30/11/2011	BALMIKI PRASAD ALIAS VALMIKI PRASAD ZARILAL PRASAD SHAH,	MR PRAKASH K JANI	BACHUBHAI BABARBHAI DHODIA PATEL,RAMANBHAI SOMABHAI KOLI PATEL,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR BR SHAH
3345	FA/2068/1992	29/03/2008	NARMADABEN ISHWARLAL JOSHI,	(MR VC DESAI),MS LUCINTA S RAJ	RAJUBHAI RAMABHAI OAD,ASHITBHAI SAKARCHAND DESAI,GOVINDBHAI CHANDULAL PARIKH,UNITED INDIA FIRE AND GENERAL INSURANCE CO LTD	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
3346	FA/2069/1992	04/12/2008	MINOR KHATUBEN MUSABHAI THR' GUARDIAN MUSABHAI T SANDHI,	MS TRUSHA K PATEL	SHRIRAM OIL MILL,JAYANT OIL MILL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR RR MARSHALL
3347	FA/2070/1992	14/08/2013	UNITED INDIA INSURANCE CO.LTD.,	MR NAVNIT M TAILOR	DALSING SURPAL DAMOR,MINOR SHARMILA DALSING,THROUGHGUARDIAN DALSING S DAMOR,HIRALAL @ LAXMANBHAI BHIMABHAI,ZORAVARSINH MADHUSINH RATHOD,RATHOD JAYRAJKUMARBA ZORAVARSINH,WD/O OF DECEASED,RATHOD DHARMENDRASING ZORAVARSINH,S/O DECEASED,RATHOD PRIYAVADANBEN ZORAVARSINH,UNMARRIED D/O DECEASED,RATHOD JAYSHRIBEN ZORAVARSINH,UNMARRIED D/O DECEASED,RATHOD PUSHPENDRASINH ZORAVARSINH,UNMARRIED D/O DECEASED,RATHOD SEJALBEN ZORAVARSINH, UNMARRIED D/O DECEASED	,NOTICE NOT RECD BACK,RULE SERVED,MR VA MANSURI
3348	FA/2071/1992	14/08/2013	UNITED INDIA INSURANCE CO.LTD.,	MR NAVNIT M TAILOR	LADUBEN W/O.PUNIABHAI VARSING DAMOR,HIRALAL @ LAXMANBHAI BHIMABHAI,ZORAVARSINH MADHUSINH RATHOD,RATHOD JAYRAJKUMARBA ZORAVARSINH WD/O OF DECEASED,RATHOD DHARMENDRASING ZORAVARSINH,S/O DECEASED,RATHOD PRIYAVADANBEN ZORAVARSINH,UNMARRIED D/O DECEASED,RATHOD JAYSHRIBEN ZORAVARSINH UNMARRIED S/O DECEASED,RATHOD PUSHPENDRASINH ZORAVARSINH,UNMARRIED S/O DECEASED,RATHOD SEJALBEN ZORAVARSINH,UNMARRIED D/O DECEASED	,NOTICE NOT RECD BACK,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3349	FA/2072/1992	14/08/2013	UNITED INDIA INSURANCE CO.LTD.,	MR NAVNIT M TAILOR	BHURKIBEN NADIABHAI DAMOR,HIRALAL @ LAXMANBHAI BHIMABHAI,ZORAVARSINH M RATHOD,RATHOD JAYRAJKUMARBA ZORAVARSINH,WD/O OF DECEASED,RATHOD DHARMENDRASING ZORAVARSINH,S/O DECEASED,RATHOD PRIYAVADANBEN ZORAVARSINH,UNMARRIED D/O DECEASED,RATHOD JAYSHRIBEN ZORAVARSINH,UNMARRIED D/O DECEASED,RATHOD PUSHPENDRASINH ZORAVARSINH,UNMARRIED S/O DECEASED,RATHOD SEJALBEN ZORAVARSINH,UNMARRIED D/O DECEASED	,NOTICE NOT RECD BACK,RULE SERVED
3350	FA/2074/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BARIA VIRSING HARI,	MR DF AMIN
3351	FA/2075/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BARIA SARDAR KANSA,BARIA DAMSING KUKA,BARIA AMARA KANSANA,BARIA NATHA DALA,BARIA BHAIJI DALA	NOTICE SERVED,MR DF AMIN
3352	FA/2079/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIR OF BARIA NATHA DALA,BARIA PARVAT NATHA,BARIA PUNA NATHA	NOTICE SERVED
3353	FA/2082/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PANDA HEMA NATHA,PANDA MANGLA HEMA,PANDA MANSING HEMA,PANDA JYOTI HEMA,PANDA MOTI HEMA,PANDA KALU HEMA	NOTICE SERVED
3354	FA/2084/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BARIA NATHA KOYA,BARIA CHHATRA NATHA,BARIA HEMA NATHA,BARIA CHHATRA NATHA,BARIA HEMA NATHA	,NOTICE SERVED
3355	FA/2085/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BHATHI ZALU,PANDA DEVA BHATHI,PANDA RAMSING BHATHI	,NOTICE SERVED
3356	FA/2086/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIR OF DODIYA MALA PUNA,DODIYAR RUMAL MALA	,NOTICE SERVED
3357	FA/2087/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIR OF SUFRA MALA,DODIYAR SOMA MALA	,NOTICE SERVED
3358	FA/2089/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF PUNA BHAVJI,BHABHOR RATANSING PUNA,BHABHOR GULAB PUNA,BHABHOR PARVAT PUNA	,NOTICE SERVED
3359	FA/2090/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BARIA MANGLA KALU,BARIA JETHA MANGLA,BARIA SOMA RUPA	NOTICE SERVED
3360	FA/2091/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF JERA RANCHHOD,NAYKA BHAIJI JERA FOR SELF & HEIRS OF JERA RANCHHOD,NAYKA SANKLA JERA FOR SELF & HEIRS OF JERA RANCHHOD,NAYKA GALA SANKLA FOR SELF & HEIRS OF JERA RANCHHOD,NAYKA LAXMAN SANKLA FOR SELF & HEIRS OF JERA RANCHHOD	NOTICE SERVED
3361	FA/2092/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF MEGHA VAGHA,PANDA GALA MEGHA	,NOTICE SERVED
3362	FA/2094/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PANDA MOTI VIRA,	NOTICE SERVED
3363	FA/2096/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGADIYA LAXMAN GALA,HEIRS OF SOMA DANA,VAGADIYA MANA SOMA	,NOTICE SERVED
3364	FA/2097/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGADIYA LAXMAN GALA,UDESINH LAXMAN VAGADIYA	NOTICE SERVED
3365	FA/2099/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PANDA DHIRA LEMBA,	NOTICE SERVED
3366	FA/2100/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGADIYA BENIBEN BHURA HEIR OFBHURA MOTI,	MR BHARAT R TRIVEDI
3367	FA/2101/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF HIRA BAPUR,VAGADIYA DHULA HIRA,VAGADIYA NARVAT HIRA,VAGADIYA DHULA HIRA,VAGADIYA SHANA BAPU	,MR BHARAT R TRIVEDI

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3368	FA/2102/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF PANDA DANA SURJI,PANDA JETHABHAI DANABHAI,CHHAGANBHAI DANABHAI PANDA,PANDA MAGANBHAI DANABHAI	,NOTICE SERVED
3369	FA/2103/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF GEMA RATNA,VAGADIYA SARDAR GEMA,VAGADIYA CHANDU GEMA,VAGADIYA DALPAT GEMA,VAGADIYA RAISING GEMA	,NOTICE SERVED
3370	FA/2104/1992	16/12/2010	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	VAGADIYA KHATRA RATNA,VAGADIYA BHEMA RATNA,VAGADIYA SOMA RATNA,VAGADIYA SARDAR GEMA RATNA FOR SELF & HEIRS OF GEMA RATNA,VAGADIYA CHANDU GEMA RATNA FOR SELF & HEIRS OF GEMA RATNA,VAGADIYA DALPAT GEME RATNA FOR SELF & HEIRS OF GEMA RATNA,VAGADIYA RAISING GEMA RATMA FOR SELF & HEIRS OF GEMA RATNA	NOTICE UNSERVED,MR BHARAT R TRIVEDI
3371	FA/2107/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	NAYKA BHUNDAR SUKA,NAYKA KADA SUKA,NAYKA SHANA KADA,NAYKA GALA SUKA,NAYKA MAGAN BHAVA,NAYKA RAISING KADA,NAYKA GAMIR GALA	NOTICE SERVED
3372	FA/2108/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF SOMA DANA,BAGADIYA MANA SOMA	,NOTICE SERVED
3373	FA/2109/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DANGI RUMAL KANJI,	MR BHARAT R TRIVEDI
3374	FA/2110/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGADIYA KANA BHURA,VAGADIYA ARJAN KANA	NOTICE SERVED
3375	FA/2111/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PANDA FATA SURJI,PANDA KALU FATA,PANDA GEMA FATA	MR BHARAT R TRIVEDI
3376	FA/2112/1992	16/12/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGAD PRATAP BAPU,VAGAD DHIRA PRATAP,VAGAD SALAM PRATAP	MR BHARAT R TRIVEDI
3377	FA/2117/1992	24/11/2011	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	ANJANABEN NAMDEO KADAM,MINOR SANJAY NAMDEO KADAM THRO'GUARDIAN ANJANABEN NO.1,MINOR SUNIL NAMDEO KADAM THRO'GUARDIAN ANJANABEN NO.1,SHIVAJI SHREEDHAR PATIL,IBRAHIM ISMAIL MEMAN,BANK OF BARODA	,NOTICE SERVED,MR SP HASURKAR
3378	FA/2122/1992	16/01/2012	RASHIDBHAI ALLARAKHABHAI GALAB,	MR. JAY M THAKKAR	MOHANBHAI MEGHAJIBHAI SINDHAV,UNITED INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MS HINA DESAI
3379	FA/2123/1992	18/04/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	DEVYANI HEMANT THACKER WD/O HEMANT V.THACKER,MINOR MARGI HEMANT THACKER, D/O HEMANT V.THACKER,MINOR HARSH HEMANT THACKER, S/O HEMANT V.THACKER,VASANTKUMAR PREMJI THACKER DIED,THRO'THEIR HEIRS,DEVYANIBEN HEMANT THACKER,MARGI HEMANT THACKER,HARSH HEMANT THAKKAR,KASHIBEN VASANTKUMAR THACKER, DIED THRO'HER HEIRS,DEVYANIBEN HEMANT THAKKAR,MARGI HEMANT THACKER,HARSH HEMANT THAKKAR,ASHA PACHAN HARIJAN,PEDIBEN BHERAJIBHAI VANZARA	,MR SANDIP C SHAH
3380	FA/2124/1992	26/11/2010	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	MINABEN WD/O KANAIYALAL HARIPRASAD SHUKLA,DHAVAL KANAIYALAL HARIPRASAD,DARSHAN KANAIYALAL HARIPRASAD,SUMITRABEN MATIPRASAD SHUKLA,KANCHANBEN SHANKARLAL M SHUKLA,SAGARBHAI LIMBABHAI DESAI	(MR DHIRENDRA MEHTA),MR MP PRAJAPATI
3381	FA/2126/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL GOVINDBHAI NARANDAS,PATEL VISHNUBHAI NARANDAS,PATEL BHARATBHAI NARANDAS,BAI MANI WIDOW OF PATEL NARANDAS JOITARAM,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)

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3382	FA/2127/1992	06/11/2009	DISTRICT PANACHAYAT,	MR ND NANAVATI	PAEL GOVINDBHAI NARANDAS,PATEL VISHNUBHAI NARANDAS,PATEL BHARATBHAI NARANDAS,BAI MANI WIDOW OF PATEL NARANDAS JOITARAM,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
3383	FA/2128/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL MADHABHAI RACHANDDAS,VISHABHAI MADHABHAI PATEL,PATEL BHAGVANBHAI RAICHANDDAS,VISHNUBHAI BHAGWANBHAI PATEL,URMILABEN BHAGWANBHAI PATEL,CHANDUBHAI BHAGWANBHAI PATEL,KRISHNABEN CHANDUBHAI PATEL,PULKITBHAI CHANDUBHAI PATEL,RAKESHBHAI CHANDUBHAI PATEL,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3384	FA/2129/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL MANILAL HARIDAS,JYOTSANABEN MANILAL PATEL,KHODABHAI MANILAL PATEL,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3385	FA/2130/1992	06/11/2009	DISTRICT PANCHAYAT MEHSANA,	MR ND NANAVATI	PATEL SHIVRAMBHAI CHHAGANBHAI,SURESHBHAI PATEL,PATEL KANTILAL CHHAGANBHAI,PATEL HIRABEN KANTILAL,PATEL SHAILESHKUMAR KANTILAL,PATEL ARVINDKUMAR SHIVRAMDAS,PATEL MANULABEN ARVINDKUMAR,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3386	FA/2131/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL CHHAGANLAL SHIVRAM,PATEL BHOGILAL CHHAGANLAL,PATEL RAMESHBHAI CHHAGANLAL,PATEL MAHENDRAKUMAR CHHAGANLAL,PATEL KIRTI CHHAGANLAL,PATEL HIRABHAI JOITARAM,PATEL PRAKASHBHAI JIVANBHAI,PATEL NATVARLAL MOHANLAL,JYOTSANABEN NATVARLAL PATEL,BHADRESHBHAI NATVARLAL PATEL,ASHABEN NATVARLAL PATEL,PATEL KANUBHAI JIVANLAL,PATEL NARAYANBHAI ISHWARLAL,KANUBEN WIDOW OF NARAYANBHAI PATEL,DASHRATHBHAI NARAYANBHAI PATEL,PRAHLADBHAI NARAYANBHAI PATEL,DINESHBHAI NARAYANBHAI PATEL,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3387	FA/2132/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL BHIKHABHAI HARIBHAI,PATEL KANTIBHAI HARIBHAI,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3388	FA/2133/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL AMBALAL TRIBHOVANDAS,PATEL GANGARAM TRIBHOVANDAS,PATEL BABULAL GANGARAMDAS,PATEL CHANDULAL GANGARAMDAS,MANJULABEN CHANDULAL PATEL,BIPINBHAI CHANULAL PATEL,VIJAYBHAI CHANDULAL PATEL,VIDHYABEN CHANDULAL PATEL,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	,(MR VC DESAI)
3389	FA/2134/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL MADHAVLAL NATHUDAS,RAIBEN WIDOW OF PATEL MADHAVLAL NATHUDAS,PATEL CHANDRIKA MADHAVLAL,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR VC DESAI)
3390	FA/2135/1992	06/11/2009	DISTRICT PANCHAYAT MAHESANA,	MR ND NANAVATI	PATEL BABUBHAI MADHAVLAL,THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3391	FA/2136/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL BALCHANDDAS,PATEL ISHWARLAL PITAMBARDAS,PATEL NARANBHAI PITAMBARDAS,STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3392	FA/2137/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL BABABHAI RAMCHNDDAS,STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)

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3393	FA/2138/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL BECHARBHAIL HARIBHAI,STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3394	FA/2139/1992	06/11/2009	DISTRICT PANCHAYAT,	MR ND NANAVATI	PATEL MAFATLAL BECHARDAS,NAVINBHAI MAFATLAL PATEL,KUSUMBEN MANIBEN MAFATLAL PATEL,SOMABHAI MAFATLAL PATEL,KANUBHAI MAFATLAL PATEL,AMRUTLAL MAFATLAL PATEL,PRAVINBHAI MAFATLAL PATEL,MULCHANDBHAI BECHARDAS PATEL,PARWATIBEN MULCHANDBHIA PATEL,GUNWANTBHAI MULCHANDBHAI PATEL,VIPINBHAI MULCHANDBHAI PATEL,KANTABEN MULCHANDBHAI PATEL,STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR VC DESAI)
3395	FA/2141/1992	30/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	KAILASHBEN WD/O.MURLIDHAR NENMALJI NAGAR,MINOR PRAMODKUMAR MURLIDHAR NAGAR THROUGH GUARDIAN NO.1.,MINOR RINABEN MURLIDHAR NAGAR THROUGH GUARDIAN NO.1.,MINOR MANOJKUMAR MURLIDHAR NAGAR THROUGH GUARDIAN NO.1.,MAHEMUDHUSSEN MAHAMADHUSSEN SAIYED,S S VARMA	,DELETED,MR MAHESH K POOJARA,MR NIRAV C SANGHAVI
3396	FA/2143/1992	05/04/2011	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SUNIT S SHAH	BHAGATBHAI UGABHAI,BABU CHANA,MINOR VALLABH VELJI, THROUGH GUARDIAN VELJIBHAI PREMJIBHAI	
3397	FA/2144/1992	05/04/2011	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SUNIT S SHAH	BAGHABHAI UGABHAI,BABU CHANA,MAGANBHAI JADAVBHAI	
3398	FA/2152/1992	23/11/2010	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAFIBHAI ALIBHAI KHARODIYA,SAKINABEN ALIBHAI,AMINABEN WIFE OF SIDDIKBHAI ALIBHAI KHARODIYA,YUNUSBHAI SIDDIKBHAI KHAODIYA,ABIDBHAI SIDDIKBHAI KHATODIYA,MEMNABEN SIDDIKBHAI,HANIFABEN SIDDIKBHAI,MASTURABRN SIDDIKBHAI,MAHMADBHAI SIDDIKBHAI	
3399	FA/2153/1992	23/11/2010	SPL. LAND ACQUISTION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMANBHAI GULAMBHAI VIJAPURA,	
3400	FA/2154/1992	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AVALIBEN WD/O.ABDULBHAI,IBRAHIMBHAI ABDULBHAI BHATT	
3401	FA/2157/1992	13/12/2011	SAMJIBHAI CHUNABHAI SOLANKI (PATELIYA),	MR SV RAJU	LAXMANSINH VECHATBHAI KHANT,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HS MUNSHAW
3402	FA/2158/1992	07/02/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMANLAL CHHAGANLAL DESAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	UNSERVED EXPIRED (N),MR HARDIK C RAWAL,MR SN SHELAT
3403	FA/2159/1992	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAHERA GRAM PANCHAYAT,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARDIK C RAWAL
3404	FA/2160/1992	07/02/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJNIKANT GANPATRAM PATHAK,G.S.R.T. CORPORATION	UNSERVED EXPIRED (N),MR HARDIK C RAWAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3405	FA/2162/1992	27/07/2011	STATE OF GUJARAT,ASSTT COMMISSIONER OF SALESTAX	GOVERNMENT PLEADER	BHAGWANBHAI MOTIBHAI PATEL,	MR YOGESH S LAKHANI
3406	FA/2163/1992	17/03/2011	GOPAL JASUBHAI MOCHI,	NOTICE SERVED,(MR AD PADIVAL)	DAYABHAI SHANKERJI THAKORE,GITA TRANSPORT CO.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR GC MAZMUDAR,MR HG MAZMUDAR
3407	FA/2165/1992	04/08/2015	MUNICIPAL CORPORATION PF THE CITH OF AHMEDABAD,	MR SN SHELAT	MANGAL TEXTILES,,	
3408	FA/2166/1992	01/07/2011	MUNICIPAL CORPORATION OF THE AHMEDABAD,	MR MG NAGARKAR	MANGAL TEXTILES,,	NOTICE SERVED
3409	FA/2198/1992	23/04/2009	GUJARAT MARITIME BOARD,EXECUTIVE ENGINEER (WORKSHOP BRANCH)	MR SUNIL K SHAH	ABDUL RAJAK HARUN,	MR GAURANG H BHATT
3410	FA/2200/1992	23/03/2012	BANK OF BARODA,	(MR BHARAT J SHELAT)	PRAKASH GINNING FACTORY,DHANJIBHAI GOVINDBHAI PATEL,HEIRS OF GOVIND KARAMSHI PATEL,DHANJI GOVINDBHAI PATEL,ARJAN GOVINDBHAI PATEL,HARILAL GOVINDBHAI PATEL,VINODRAY GOVINDBHAI PATEL,CHANDULAL GOVINDBHAI PATEL,ARJAN GOVINDBHAI PATEL,HARILAL GOVINDBHAI PATEL,VINODRAY GOVINDBHAI PATEL,CHANDULAL GOVINDBHAI PATEL,VITHAL NAGJIBHIAI PATEL,PARSHOTTAM GOKALBHAI PATEL,NATHALAL MEGHJIBHAI PATEL	,MR YOGESH S LAKHANI
3411	FA/2203/1992	17/03/2011	GULABJI BHAGUJI,	SERVED BY RPAD (N)	MAHENDRAKUMAR KESHAVLAL PRAJAPATI,UNITED INDIA INSURANCE CO LTD	NOTICE UNSERVED
3412	FA/2204/1992	22/12/2011	RAMABHAI BHAVABHAI CHAVDA,	(MR A J PATEL)	GAMBHIRJI CHELAJI THAKOR,KESHAVLAL NANJIBHAI NAI.,ORIENTAL FIRE & GENERAL INS. CO.LTD	,MR RITURAJ M MEENA
3413	FA/2206/1992	30/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	MOHMADA AKHTAR TAJUDINMIYA SHAIKH,NADIMAHMED T SHAIKH,FIRDESHJHA T SHAIKH,MINOR NAIYORJHA T SHAIKH THR'GURDIAN NO.1.,MINOIR MUDASARNAZAR T SHAIKH THR'GUARDIAN NO.1,JAYANTILAL HARJIBHAI JASANI	MR MA KHARADI
3414	FA/2210/1992	13/12/2011	KESARBEN WD/O.AMRAJI SHIVAJI,MINOR THAKARDA DHULAJI AMRAJI THR'GUARDIAN KESARBEN NO.1,MINOR SAJJANBEN AMRAJI THAKORETHR'GUARDIAN KESARBEN NO.1,MINOR THAKORE PRAHLADJI AMRAJITHR'GUARDIAN KESARBEN NO.1,MINOR THAKORE NATVERJI AMRAJI THR' GUARDIAN KESARBEN NO.1,MINOR SAVITABEN AMRAJI THAKORETHR' GUARDIAN KESARBEN NO.1,THAKORE SHIVAJI CHELAJI	NOTICE SERVED,MR MANISH R RAVAL	MANUBHAI KANTILAL PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	(MR UMESH A TRIVEDI),MS KARUNA V RAHEVAR
3415	FA/2242/1992	08/12/2008	HAJARA BAKARKHA,JABIRA BAKARKHA,RABIYA BAKARKHA,AASIYA BAKARKHA,RAKIYA BAKARKHA,SAKIRA BAKARKHA,SAFIA BAKARKHA	NOTICE SERVED	MOHMADHABIB ABDULAZIZ PATHAN,	NOTICE UNSERVED
3416	FA/2244/1992	06/01/2016	MUNICIPAL CORPORATION OF THE AHMEDABAD,	MS JIRGA D JHAVERI	THE HATHISING MANUFACTURRING CO.LTD.,	RULE SERVED
3417	FA/2248/1992	28/07/2008	UNITED INDIA INSURANCE CO. LTD.,	MR RR MARSHALL	AYSHABEN ABDUL GANCHI,CHHOTTUMIYA AMJADALI BUKHARI	,NOTICE SERVED
3418	FA/2250/1992	08/12/2011	HUSEINMIYA KODARMIYA SINDHI,	MR PM THAKKAR	ABDULKARIM RASHULBHAI MEMON,UNITED INDIA ASSURANCE CO. LTD	,MR TEJAS P SATTA
3419	FA/2252/1992	02/07/2010	KANTILAL BECHARDAS,	MR RS SANJANWALA,MR SH SANJANWALA	SHANTABEN SANABHAI WD/O. S K PATEL,MINOR JAGDISHKUMAR S PATEL THR'GUARDIAN SHANTABEN S PATEL,MINOR RAMKRISHNA S PATEL THR'GUARDIAN SHANTABEN S PATEL,KUBERBHAI TALSHIBHAI PATEL,ZAVERIBEN KUBERBHAI PATEL,TRIBHOVANBHAI BHAGWANDAS BAWAJI,PRAKASHBHAI BHAGWANJIBHAI KADIA,ORIENTAL FIRE & GENERAL INSURANCE CO.,JAYANTILAL D RATHOD	,NOTICE SERVED,NOTICE UNSERVED,MR PS CHAMPANERI,MR RR MARSHALL,MS KARUNA V RAHEVAR

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3420	FA/2254/1992	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL,MR SN SHELAT	ASHWINKUMAR CHANDULAL AHYA THROUGH HEIRS,MALTIBEN ASHWINKUMAR AHYA,RUPALBEN ASHWINKUMAR AHYA,KISHANCHANDRA ASHWINKUMAR AHYA,CHANDULAL MORARJI AHYA,NAVALBEN CHANDULAL AHYA,JAYSHRIBEN CHANDULAL AHYA,BHUPATBHAI CHAPRAJBHAI AYAR	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR VS PANDYA,,MR RATILAL V SAKARIA
3421	FA/2256/1992	08/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	AYUB BACHU & CO.,PARMAR ASHOKKUMAR KHATAUBHAI	NOTICE SERVED
3422	FA/2260/1992	02/12/2011	UNITED INDAI INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MRS.MANJULA PARSOTTAM,MINOR RAJESH : BABA PARSOTTAM MINOR THRO. HIS MOTHER MANJULA,MINOR REKHA PARSOTTAM THROU.HER MOTHER MANJULA PARSOTTAM,DRIVER MAJOTHI YUNUS OSMAN KANDAI,,GULABRAI KAKUBHAI PARTNER OF SANJAY TRANSPORT CO	
3423	FA/2261/1992	02/12/2011	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,(MR HASMUKH THAKKER)	GAURIBEN MOHANLAL PATEL,BHIMJIBHAI MOHANLAL PATEL,NASIR HUSSAIN GULABBHAI,MOHMADBHAI RASULBHAI,THAKARDA BHAVANBHAI JENAJIBHAI	ABATED,RULE SERVED,MR MAHESH K POOJARA
3424	FA/2262/1992	11/11/2011	UNITED INDIA INSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	MR VIBHUTI NANAVATI	PATEL KANTILAL MADHAVLAL,MUKHTYARKHAN CHANDKHAN PATHAN DELETED AS PER COURT'S ORDER,JAYENDRAKUMAR JAMNADAS SHAH,ISMAILBHAI IBRAHIMBHAI MANSURI	NOTICE SERVED,DELETED,(MR MB GANDHI),MR VS SHAH
3425	FA/2263/1992	11/11/2011	UNITED INDIA INSURANCE CO. LTD,UNITED INDIA INSURANCE CO.LTD	MR VIBHUTI NANAVATI	JASUJI RAMAJI THAKOR,MUKHTYARKHAN C PATHAN,JAYENDRAKUMAR J SHAH,ISMAILBHAI I MANSURI,KANTILAL MADHAVLAL PATEL	NOTICE SERVED,(MR MB GANDHI),MR VS SHAH
3426	FA/2271/1992	14/12/2011	G.S.R.T. CORPORATION,	(MR MD PANDYA)	VALA NASA CHAVDA RAMJI VALA,PUTIBEN VALA CHAVDA,KHIMA RAGA SORATHIA	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MEHUL S SHAH,(MR SURESHM SHAH)
3427	FA/2273/1992	09/05/2011	ORIENTAL INSURANCE CO LTD,	MR ARUN H MEHTA,MR SHALIN N MEHTA	ASHOK JEEVAJI PARGHI,KAMIBEN ASHOKBHAI PARGHI,VALSINH HUKSINH SISODIA,BHAJANSINGH ATMASINGH SIKH	NOTICE NOT RECD BACK
3428	FA/2274/1992	17/08/2010	NITINKUMAR J VYAS,	MR BHARAT JANI	VIMUBEN M RAVAL,	MR VS SHAH
3429	FA/2275/1992	23/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	PRABHUDAS HARJIVANDAS THAKKAR,VASANT KESHAVLAL MODI,VASANT VINAYAK ANJARE	MR YN OZA,(MR SB VAKIL)
3430	FA/2277/1992	29/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	INDRAVADAN PUNAMBHAI,NENAJI RANCHHODJI DABHI,STATE OF GUJARAT	GOVERNMENT PLEADER,MS HIMALI M DAVE
3431	FA/2278/1992	29/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	JASBHAI PARSHOTTAMBHAI PATEL,NANAJI RANCHHODJI DABHI,STATE OF GUJARAT	GOVERNMENT PLEADER,MS HIMALI M DAVE
3432	FA/2279/1992	29/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	STATE OF GUJARAT,DEPUTY ENGINEER,MAFAJI SAMKAJI VAGHELA	GOVERNMENT PLEADER,NOTICE SERVED
3433	FA/2280/1992	29/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	NANJIBHAI @ NENAJI RANCHHODJI,	MS HIMALI M DAVE

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3434	FA/2281/1992	29/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHANKERRAI RAMESHWAR YADAV,	MS HIMALI M DAVE
3435	FA/2286/1992	19/12/2011	NATIONAL INSURANCE CO.LTD.,ABDULRAHEMAN RASULBHAI VORA TRANSPOSED AS RESP.NO.2,TEIYABBHAI ABDULRAHEMAN SHAIKH	MR SUNIL B PARIKH,MR BR SHAH,	PARSHOTTAMDAS NARENDRADAS UDARNANI,ABDULRAHMAN RASULBHAI VORA	DELETED,MR NIRAV C THAKKAR
3436	FA/2287/1992	02/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL,MR GC MAZMUDAR,MR HG MAZMUDAR	FAKIRMAHMAD SHERKHAN BELIM,ROSHANBANU FAKIRMAHMAD BELIM,ARJANJI PRABHUJI MARAADI,AMATHIBEN SHANKARCHAND PRAJAPATI	
3437	FA/2290/1992	26/12/2011	NATIONAL INSURANCE CO. LTD.,	RULE SERVED,MR SUNIL B PARIKH,MR BR SHAH	MINOR MOHITBHAI VASUDEV SHAH,MANBAHADUR R RAJPUT,BABBARSINH R. SARDAR	RULE NOT RECD BACK,RULE UNSERVED
3438	FA/2291/1992	19/01/2016	SULTAN ALIBHAI,SINCE D/D THROUGH HIS HEIRS & L/RS.,MANVARHUSEN SULTANBHAI,ANVARHUSEN SULTANBHAI,MOHMEDHANIF SULTANBHAI,MOHMEDAYYUB SULTANBHAI,MOHMEDHAIDAR SULTANBHAI,RAHIMMUNISA ALIAS REHNABANU D/O SULTANBHAI,JAZPARVIN D/O.SULTANBHAI,HEIRS OF HUSENBHAI ALIBHAI,KASAMBHAI HUSENBHAI,IMAMBHAI HUSENBHAI,HEIRS OF MOHAMAD ALIBHAI,SIKANDAR MOHAMADBHAI	RULE SERVED,UNSERVED EXPIRED (R),(MR HB SHAH),MR MH DAYAMAKUMAR	AHMEDABAD PANJARAPOLE SANSTHA,HEIRS OF MOHAMAD ALIBHAI,ISABHAI MOHAMADBHAI,MUJFARBHAI MOHAMADBHAI,LALBHAI MOHAMADBHAI,ASUBHAI MOHAMADBHAI,HALIMABIBI MOHAMADBHAI,AMINABIBI MOHAMADBHAI	,NOTICE UNSERVED
3439	FA/2292/1992	23/12/2011	UNITED INDIA INSURANCE CO. LTD,SALIMSHA NAZIRSHA DIWAN,KANUBHAI VASHRAMBHAI THAKKAR	MR VIBHUTI NANAVATI	GUJ. STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)
3440	FA/2293/1992	23/12/2011	UNITED INDIA INSURANCE CO.LTD.,SALIMSHA NAZIRSHAH DIWAN,KANUBHAI VASHRAMBHAI THAKKAR	MR VIBHUTI NANAVATI	NAZIRKHAN NATHAKHAN GHASURA,	NOTICE SERVED,MR A R SHAIKH
3441	FA/2294/1992	06/07/2011	STATE OF GUJARAT,U D JOSHI,DY COMMR OF POLICE	GOVERNMENT PLEADER	BABUBHA JUWANSINH UNARMED POLICE CONSTABLE,	MR MB PARIKH
3442	FA/2296/1992	05/04/2011	UNITED INDIA INSURANCE CO.LTD,	MR SHREYAS S SHAH	MOTIRAM TOTARAM RAJPUT,	MR MANISH R BHATT
3443	FA/2297/1992	10/09/2008	UNITED INDIA INSURANCE CO. LTD,	MR SHANTILAL S SHAH	GULABSING MOTIRAM RAJPUT,MOHANBHAI MANIBHAI MALI,JAYANTILAL BHULABHAI CHAUHAN	NOTICE SERVED,SERVED BY AFFIX(N),MR MANISH R BHATT
3444	FA/2299/1992	26/07/2010	ASHABEN WD/O KANUBHAI C. MEHTA,	MR BK DAMANI	TRIVENIBEN WD/O CHHOTALAL C. MEHTA,STATE OF GUJARAT	NOTICE SERVED,MR JN JADEJA
3445	FA/2300/1992	27/12/2011	A'BAD MUNICIPAL CORPORATION,	NOTICE SERVED,MRS KALPANA K RAVAL	GAUTAMBHAI MANIBHAI,PARSHOTTAMBHAI NARSIBHAI	NOTICE UNSERVED
3446	FA/2309/1992	14/12/2010	BIPINBHAI NATWARLAL SHAH,	MR HM PARIKH	ASHOK RAGHAVAN NAIR,DHOLABHAI BECHARBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,ASWINBHAI NATVERLAL SHAH,ORINETAL FIRE & INSURANCE CO.	NOTICE SERVED,SERVED BY RPAD (N),(MR AV TRIVEDI),MR SHALIN N MEHTA
3447	FA/2313/1992	13/01/2012	SAMAT RAMA AHIR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DEVJI BIJAL AYAR,BHIKHA BIJAL HUBAL,NEW INDIA ASSURANCE CO.LTD.	DELETED,RULE SERVED, (MR HASMUKH THAKKER)
3448	FA/2314/1992	02/12/2011	PUNA BUDHA HARIJAN,SITABEN PUNA HARIJAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHAMJI VIRA AYAR,VASANTKUMAR TRIKAMJI THACKAR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR AJAY R MEHTA
3449	FA/2315/1992	07/04/2011	JAGDISH THAKARSHI VEDANT,JAYALAXMI JAGDISH VEDANT	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAVJI RAMJI HIRANI,RAMJI KESHARA HIRANI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,RULE UNSERVED,MR AJAY R MEHTA

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3450	FA/2328/1992	29/06/2018	THAKORLAL PARSHOTAMDAS THAKKAR,	(MR A J PATEL)	RANA RAMANLAL MANEKLAL,LAXMI TOBACCO CO,RAJESHKUMAR CHANDULAL THAKKAR,HEIRS OF DHANLAXMIBEN PARSHOTAMDAS,MADHUKANTABEN MATHURDAS CHANDARANA,INDUBEN PARSHOTAMDAS THAKKAR	,MR BG PATEL,MR PRADEEP PATEL
3451	FA/2330/1992	24/04/2013	DHIRABHAI RAIJIBHAI NAIK,MUKESH DHIRABHAI,RANJIT DHIRABHAI	MR TEJAS M BAROT	M/S. B. PATEL & CO.,UNITED INIDA INSURANCE CO. LTD	,MR.HIREN M MODI
3452	FA/2331/1992	04/04/2011	MINOR MUKESH RAMABHAI THROU RAMANBHAI NATHBHAI DATANIA,	M/S.SURTI & VAKHARIA	.,	
3453	FA/2333/1992	02/09/2011	HAFIZ JAMAL ADBULLAMIYA GANDHI,	MR AJ MEMON	FATMABIBI KARIMMIYA HER SELF &GUARDIAN OF MINORS NO 5 AND 6,JEBUNNISA KARIMMIYA,FEHMIDA KARIMMIYA,AMENA KARIMMIYA,GULAMHUSEN KARIMMIYA,SHAHINA KARIMMIYA,FATMABIBI WD/O MAHMAD USMAN,ZAHIRA D/O MAHMAD USMAN,HABSHABIBI D/O MAHMAD USMAN	(MR SK BUKHARI)
3454	FA/2334/1992	22/01/2015	NIKON ENGINEERING PVT.LTD.,	NOTICE UNSERVED	STATE OF GUJARAT,	GOVERNMENT PLEADER
3455	FA/2335/1992	04/08/2015	A M C,	MR SN SHELAT	RELIEF CINEMA,	MR VIBHUTI NANAVATI
3456	FA/2336/1992	04/08/2015	AHMEDABAD MUNICIPAL CORPN.,	MR SN SHELAT	RELIEF CINEMA,	
3457	FA/2338/1992	04/08/2015	MUNICIPAL CORPORATION OF ABAD,	MR SN SHELAT	M/S RELIEF CINEMA,,	
3458	FA/2343/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANHARBHAI BHAILALBHAI,	NOTICE SERVED
3459	FA/2344/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHAKULA IBRAHIM,	
3460	FA/2345/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHIRAJBHAI TRIBHOVANDAS,	
3461	FA/2346/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAGDISHBHAI AMBALAL,	
3462	FA/2347/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRATAPSANG VAKHATSANG,	
3463	FA/2348/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHUBHAI MOHANBHAI,	
3464	FA/2349/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KESRISANG RAYSANG RAJ VAHIVAT KARTA OF VAGRA MASJID,	
3465	FA/2350/1992	16/12/2010	LAND ACQUISTION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHURABHAI CHHOTUBHAI,	
3466	FA/2351/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MULJIBHAI VALAND HEIR OF SHANTILAL SHANKARBHAI,	NOTICE SERVED
3467	FA/2352/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ASHOKBHAI MOTIBHAI PATEL,	NOTICE SERVED
3468	FA/2353/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANCHHODBHAI PREMABHAI,	NOTICE SERVED
3469	FA/2354/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI AMAIDAS,	
3470	FA/2355/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SURESHBHAI MANGALBHAI,	
3471	FA/2356/1992	16/12/2010	LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDUBHAI ASHABHAI,	
3472	FA/2359/1992	01/12/2011	RABARI DESAI JAMABEN,RABARI DESAI VISHNUBHAI BABUBHAI,RBARI DESAI CHEHARBEN BHAIKA	NOTICE NOT RECD BACK,NOTICE SERVED,MR SS TRIVEDI	DESAI AMRATBHAI BHIKHABHAI,ORIENTAL GENERAL INSURANCE CO.LTD.	,MR KK NAIR

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3473	FA/2362/1992	05/07/2011	A'BAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	MARADIA NON-FERROUR INDUSTRIES,	NOTICE SERVED
3474	FA/2364/1992	30/09/2011	DHULABHAI VAKTABHAI DELETED,KANKUBEN W/O DHULABHAI,SONKIBEN WD/O LEMBHABHAI DHULABHAI,MINOR MANIBEN LEMABABHAI THRO' HER GUARDIAN RESP.NO.3,SUMABEN LEMBABHAI THRO' HER GUARDIAN RESP.NO.3,POPATBHAI LEMBABHAI THRO; HIS GUARDIAN RESP.NO.3,KAMLIBEN LEMBABHAI THRO' HER GUARDIAN RESP.NO.3,HAKMABHAI DHULABHAI	NOTICE SERVED,UNSERVED EXPIRED (N),	GUJARAT STATE ROAD TRANSPORT CORPORATION,UDESING B PADHIYAR,SHANTABEN WD/O LEMBABHAI	NOTICE SERVED,NOTICE UNSERVED,MR HARDIK C RAWAL
3475	FA/2365/1992	02/12/2011	MANCHHIBEN WD/O DHULABHAI DHANABHAI OD,BHAILAL DHULABHAI OD,KASHIBEN D/O DHULABHAI D OD,MINOR RAMANBHAI DHULABHAI OD,MINOR MANSUKHBHAI DHULABHAI OD,MINOR VIKRAMSINGH DHULABHAI OD,MINOR ANIBEN DHULABHAI OD	(MR RN SHAH)	CHANDRAKANT GORDHANBHAI DESAI,ORIENTAL FIRE & GEN.INS.CO.LTD	,MR RAJNI H MEHTA
3476	FA/2398/1992	29/08/2008	REGIONAL DIRECTOR EMPLOYEES',DEPUTY REGIONAL DIRECTOR,EMPLOYEES' STATE INSURANCE CORPORATION	MR HEMANT S SHAH	K KHODIDAS PATEL,M K PATEL	NOTICE SERVED,MR HEMANT S SHAH,M/S TRIVEDI & GUPTA
3477	FA/2399/1992	19/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHIKHABHAI CHHAGANBHAI,	MR JV JAPEE
3478	FA/2400/1992	19/11/2010	LAND ACQ. OFFICER,	GOVERNMENT PLEADER	BAI SANTOKBEN MADHABHAI,MINOR MANILAL MADHABHAI,MINOR LILABEN MADHABHAI,MINOR MANJULABEN MADHABHAI,MINOR RAMILABEN MADHABHAI	MR JV JAPEE
3479	FA/2401/1992	01/09/2008	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMBHAI KALABHAI,PATEL REVABHAI KALABHAI,PATEL BADERBHAI KALABHAI	UNSERVED EXPIRED (N),RULE SERVED,MR JV JAPEE
3480	FA/2402/1992	19/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHAMBHOOBHAI NATHUBHAI,PATEL JETHABHAI NATHUBHAI	NOTICE SERVED,MR JV JAPEE
3481	FA/2403/1992	19/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTBHAI BECHARBHAI,SANTOKBEN WD.O BECHAR MOTI,ANUP BACHARBHAI PATEL,SANTOKBEN MADHABHAI PATEL,MINOR RAMILABEN MADHABHAI THRO' HER GUARDIAN RESP.NO.4,MINOR MANJULABEN MADHABHAI THRO' HER GUARDIAN RESP.NO.4,MINIR LILABEN MADHABHAI THRO' HER GUARDIAN RESP.NO.4,MINOR MANIBHAI MADHABHAI THRO' HIS GUARDIAN RESP.NO.4	RULE SERVED,MR JV JAPEE
3482	FA/2405/1992	19/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHIKHABHAI KALABHAI,HEIRS OF SHAMBHOBHAI BADERBHAI,DHULABHAI SHAMBHOBHAI,HEIRS OF NARABHAI KALABHAI,PATIBEN NARBHAI PATEL,MINOR MANUBHAI NARBHAI PATEL	
3483	FA/2407/1992	19/11/2010	LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DEVJIBHAI SHAMALBHAI,PATEL ISHVARBHAI RAMBHAI,PATEL BABUBHAI RAMABHAI	MR JV JAPEE
3484	FA/2408/1992	19/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DAHYABHAI JETHABHAI,PATEL JASVANTBHAI JETHABHAI	MR JV JAPEE
3485	FA/2412/1992	19/11/2010	LAND ACQUISITION OFFICER SABARKANTHA,	GOVERNMENT PLEADER	PATEL BHIKHABHAI KALABHAI,PATEL DHULABHAI HOMABHAI,PATEL MOTIBHAI MADHABHAI,PATEL JITABHAI MOTIBHAI,PATEL VITTHALBHAI SANJABHAI	
3486	FA/2413/1992	19/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	LAKHABHAI JOITABHAI PRAJAPATI,HIRABHAI JOITABHAI PRAJAPATI,KESHABHAI NATHABHAI PRAJAPATI,VAJABHAI NATHABHAI PRAJAPATI,SANTOKBEN WD/O NATHABHAI	MR JV JAPEE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3487	FA/2415/1992	09/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SHRI NARENDRAKUMAR KHOOBCHAND RANGNANI,NOT KNOWN(DRIVER OF THE TAXI NO.GTY-9658),SHRI HASAM AMAD SAMA,	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
3488	FA/2416/1992	07/12/2011	UKABHAI RAVJIBHAI PATEL,	MR VIBHUTI NANAVATI	A'BAD MUNICIPAL CORPORATION,KARSHANBHAI GANGARAM BOGHA	,MR HS MUNSHAW
3489	FA/2419/1992	24/11/2011	PRAFULLABEN HAMENDRAKUMAR PANASNIYA,LEENABEN HAMENDRAKUMAR PANASNIYA,MONABEN HAMENDRAKUMAR PANASNIYA,NATHALAL LALJIBHAI PANASNIYA,KAMLABEN NATHALAL PANASNIYA,ANILKUMAR NATHALAL PANASNIYA	RULE UNSERVED	SHRI MAHMAD YUNUS ABDULMANAN SHAIKH,,GUJARAT STATE ROAD TRANSPORT CORPORATION,SMT.DHIRAJBA NAVALSINH,,BABY NAVALSINH JADEJA,MINOR HER NATURAL FRIEND & GUARDIAN	NOTICE SERVED,NOTICE UNSERVED,MR HEMANT S SHAH
3490	FA/2420/1992	20/12/2011	UDAYSHANKER RAMASHRYA GUPTA,	MR A R SHAIKH	SHRAVAN PREMAJI MARWADI DELET.AS PER CRT.ORD.7-4-2011,GANPATBHAI KARSHANBHAI PRAJAPATI,UNITED INDIA INSURANCE CO,	NOTICE SERVED,DELETED,MR GC MAZMUDAR
3491	FA/2445/1992	02/12/2010	PATEL & COMPANY,	MR MG NAGARKAR	STATE OF GUJARAT,	
3492	FA/2446/1992	19/12/2011	ORIENTAL INS. CO. LTD.,	MR RAJNI H MEHTA	HEIRS OF KANTABEN C BAGDAI,CHHOTALAL RATANSHI,ARVIND CHHOTALAL,SUSHILABEN CHHOTALAL,KISHORECHANDRA CHHOTALAL,VARSHABEN CHHOTALAL,BHARATCHANDRA CHHOTALAL,DRIVER PRAVINBHAI CHANABHAI,OWNER JHALARAM TRAVEL CO.,DINESHKUMAR CHANABHAI	,NOTICE NOT RECD BACK,MR HD RANA,MR YN RAVANI
3493	FA/2451/1992	12/01/2011	GOVIND RAMJI PATEL,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED,(MR HV CHHATRAPATI)
3494	FA/2452/1992	12/01/2011	PATEL VELJI NATHA,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3495	FA/2453/1992	12/01/2011	PATEL BAVAN NATHA,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3496	FA/2454/1992	12/01/2011	PATEL HARIDAS JAMNADAS,	MR SV RAJU,MR KL DAVE	STATE OF GUJARAT,	NOTICE SERVED
3497	FA/2455/1992	12/01/2011	PATEL MOHAN JADAV,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3498	FA/2456/1992	26/08/2019	AHER DEVSI PUNJA,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3499	FA/2457/1992	12/01/2011	PATEL RAVJI NANJI,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED,(MR HV CHHATRAPATI)
3500	FA/2458/1992	12/01/2011	AHER ARJAN PUNJA,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED,(MR HV CHHATRAPATI)
3501	FA/2459/1992	12/01/2011	RAMJI KARSAN,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3502	FA/2460/1992	12/01/2011	NARAN PUNJA,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3503	FA/2461/1992	12/01/2011	RABARI NAJA BHODA SINCE DIED HEIRS: RABARI BAVANJI NAJA,	MR SV RAJU	STATE OF GUJARAT,	NOTICE SERVED
3504	FA/2462/1992	12/01/2011	NANA KHODA PUNJA AHER,	MR SV RAJU	STATE OF GUJARAT,	GOVERNMENT PLEADER
3505	FA/2463/1992	12/01/2011	NATHA NANJI PATEL,	MR SV RAJU	STATE OF GUJARAT,	GOVERNMENT PLEADER
3506	FA/2471/1992	12/08/2011	DEEPAKBHAI SUKHIDAS PATEL,	MS VASUBEN P SHAH	PATEL BIPINCHANDRA MOTIBHAI,DESAI HEMANTKUMR VITTHALBHAI	(MR SK BUKHARI)
3507	FA/2473/1992	22/12/2011	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	LILABEN VRUJLAL,VRUJLAL NARSIBHAI,PRAFULABEN VRUJLAL,SUDHABEN VRUJLAL,BHUPENDRA VRUJLAL,MUKESHBHAI VRUJLAL,BHARATKUMAR AMRUTLAL SEJPAL,RAJNIKANT AMRUTLAL SEJPAL,UNION OF INDIA	NOTICE SERVED,MR YOGESH S LAKHANI,MR SIRAJ R GORI

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3508	FA/2474/1992	26/04/2011	UNITED INDIA INS. CO. LTD.,	MR KF DALAL,(MR HASMUKH THAKKER)	MORBI TILES CORPN.,DRIVER SARDARSING HOSHIYARSING,KANTILAL G BHANUSHALI,ORIENTAL FIRE & GEN. INS.CO.	SERVED BY RPAD (N), (MR GIRISH D BHATT),MR RAJNI H MEHTA
3509	FA/2475/1992	26/04/2011	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,(MR HASMUKH THAKKER)	AJITKUMAR SHANTILAL TRIVEDI,HARSHABEN AJITKUMAR TRIVEDI,SARDARSINGH HOSHIYARSINGH,KANTILAL G BHANSHALI,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,MORBI TILES CORPORATION,DIVYESHKUMAR G JOSHI	,(MR GIRISH D BHATT),MR SHALIN N MEHTA,MR RITURAJ M MEENA
3510	FA/2476/1992	23/01/2012	UNITED INDIA INSURANCE CO.,	MR KF DALAL,(MR HASMUKH THAKKER)	GUNVANTRAI KRIPASHANKER JOSHI,DRIVER SARDARSING HOSHIYARSING,KANTILAL G BHANSALI,ORIENTAL FIRE & GENERAL INSURANCE COMPANY,MORBI TILES CORPORATION	,NOTICE UNSERVED,(MR GIRISH D BHATT),MR RITURAJ M MEENA
3511	FA/2477/1992	23/01/2012	UNITED INDIA INSURANCE CO LTD,	(MR MR GEHANI),(MR HASMUKH THAKKER)	GUNVANTRAI KRIPASHANKAR JOSHI,SARDARSINGH HOSHIYARSINGH,KANTILAL G BHANUSHALI,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,MORBI TILES CORPORATION	,(MR GIRISH D BHATT),MR RAJNI H MEHTA,MR RITURAJ M MEENA
3512	FA/2479/1992	17/04/2017	M.G.DOSHIT,	MR MAULIN R RAVAL	THE MUNICIPAL CORPORATION,	(MS REKHA M DOSHIT)
3513	FA/2480/1992	30/03/2017	M.G.DOSHIT,	MR MAULIN R RAVAL	THE MUNICIPAL CORPORATION,	
3514	FA/2484/1992	16/01/2012	ISHWARBHAI KALIDAS RATHOD,RANCHHODBHAI KALIDAS PATEL,THE NEW INDIA ASSURANCE CO.LTD	MR RAJNI H MEHTA	LALCHAND KISHANRAM DIWAN,JAYDEVI LALCHAND DIWAN	
3515	FA/2485/1992	12/12/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ISHWARBHAI SHIVABHAI PARMAR,SURESH ISHWARBHAI PARMAR,CHANDRAKANT ISHWARBHAI PARMAR,TARABEN ISHWARBHAI PARMAR,BHARATBHAI SOMABHAI PADHIYAR,SWAMINARAYAN METAL QUARRY	NOTICE SERVED,NOTICE UNSERVED,MR AR MAJMUDAR
3516	FA/2486/1992	12/12/2011	ORIENTAL INSURANCE CO.,	MR KK NAIR	SOMABHAI S PARMAR,SAVITABEN SOMABHAI PARMAR,MINOR JADABEN SOMABHAI PARMAR GUARDIAN SAVITABEN S PARMAR,MINOR ANITABEN S PARMAR, THR' GUARDIAN SAVITABEN S PARMAR,SWAMINARAYANA METAL QUARRY,BHARATBHAI SOMABHAI PADHIYAR	,MR AR MAJMUDAR
3517	FA/2488/1992	22/03/2018	AHMEDABAD MUNICIPAL TRANSPORT CORPORATION,	MR HS MUNSHAW	HASMUKHBHAI CHANDULAL PURIHIT,RANCHHODBHAI JAKSHIBHAI DESAI (DRIVER)	MR KV SHELAT
3518	FA/2489/1992	09/12/2015	KHODAJI ABHUJI THAKORE,LAXMIBEN ABHUJI THAKORE SINCE DECEASED THROUGH HER HEIR,KHODAJI ABHUJI THAKORE,BAI DAIBEN D/O. ABHUJI MERUJI THAKORE,BAI MARGUBEN D/O. ABHUJI MERUJI THAKORE,BAI LILABEN D/O. ABHUJI MERUJITHAKORE,BAI SHKUBEN D/O ABHUJI MERUJI THAKORE	NOTICE UNSERVED,APPEARANCE DELETED	MADHAVLAL SHANKARLAL PATEL,SOMBHAI SHANKARBHAI PATEL,KANTILAL BAPUDAS,MANIBEN W/O. CHANDULAL BAPUDAS,AMRUTLAL BAPUDAS,ATMARAM MANORDAS,VITHALBHAI GIRDHARBHAI SINCE DECD THROUGH HIS HEIRS AND LRS,SHAKRIBEN WD/O.VITHALBHAI GIRDHARBHAI,DECD HIS HEIRS & LRS.,MANUBHAI VITHALBHAI,DASHRATHBHAI VITHALBHAI,JANAKBHAI VITHALBHAI,MANGALBHAI ATMARAM,SHANTABEN PURUSHOTTAMDAS PATEL,DILIPKUMAR PURUSHOTTAMDAS PATEL (BANKER)	,RULE SERVED
3519	FA/2490/1992	23/09/2011	PRAGJIBHAI DALICHAND VORA DELETED AS PER COURT ORDER,VIRUBEN PRAGJIBHAI DALICHAND DELETED AS PER COURT ORDER,JITUBEN WD/O PRAVINCHANDRA PRAGJIBHAI VORA (MAJOR),JAGRUTI D/O PRAVINCHANDRA VORA(MAJOR),TEJAL D/O PRAVINCHANDRA VORA (MAJOR),KIRAN PRAVINCHANDRA P VORA	(MR NALIN K THAKKER),LAW VERDICT	VACHHIYA KARA @ KANJI HARIJAN,KUNVERJI RAVJI DHUDIA,NEW INDIA ASSURANCE CO LTD	,(MR YS MANKAD),(MR HASMUKH THAKKER)
3520	FA/2492/1992	16/12/2011	A'BAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JAYESHKUMAR AMBALAL SHAH,DHIRUBHAI KALUBHAI BHATI	NOTICE SERVED,MR MANISH R BHATT

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3521	FA/2493/1992	16/12/2011	A'BAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	BINABEN JAYESHKUMAR SHAH,DHIRUBHAI KALUBHAI BHATI	NOTICE SERVED
3522	FA/2499/1992	01/02/2012	ORIENTAL INSURANCE CO.,	MR RAJNI H MEHTA	HEIRS OF DECD MAMAD ALIAS BABU HAMIR,HIRABEN MAMAD,RAMZAN MAMAD,POPAT MAMAD,MANJUBEN MAMMAD,HANIF MAMAD,HAMIR UKABHAI,SONIBEN HAMIR,KANTIDEVSI SATVARA,DRIVER,SATWARA DEVSHI,HARIJAN MULU SAJAN,DRIVER	
3523	FA/2500/1992	19/12/2011	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	HEIRS OF DECD ISHAK HAMIR,JIVUBEN ISHAK,RAMESH ISHAK,ZARINA ISHAK,ABDUL ISHAK,BALU ISHAK,KANTIDEVSI SATVARA,DRIVER,SATWARA DEVSHI,HARIJAN MULU SAJAN,DRIVER	,NOTICE UNSERVED
3524	FA/2501/1992	19/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	AHMED HAMIR KATHURIYA,KANTIDEVSI SATVARA,SATWARA DEVSHI,HARIJAN MULU SAJAN	,UNSERVED EXPIRED (N),MR PREMAL S RACHH
3525	FA/2502/1992	19/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HUSSAIN JUMA,KANTIDEVSI SATVARA,SATWARA DEVSHI,HARIJAN MULU SAJAN	,MR MG NAGARKAR
3526	FA/2552/1992	09/02/2011	MAGANBHAI KARSHANBHAI PATEL,KAMALABEN MAGANBHAI PATEL,CHANDRAKANT MAGANBHAI PATEL,HASMUKHBHAI MAGANBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N)	SATBIRSINGH MUKHTAIYAR SINGH,TEJSINGH BHAVSINGH,UNITED INDIA INSURANCE COMPANY	NOTICE UNSERVED,MS AMEE YAJNIK
3527	FA/2554/1992	25/01/2011	CHANCHALBEN GOTABHAI,GOTABHAI PUNJABHAI	UNSERVED EXPIRED (N)	HASAMBHAI JAMABHAI SUPRA,	
3528	FA/2560/1992	21/07/2010	ISMAIL ABDULLA SUGARI,	(MR MD PANDYA)	NATVERLAL CHANDULAL PARIKH,	NOTICE SERVED
3529	FA/2566/1992	11/11/2011	GIRVATSINH HIMMATSINH,	(MR NIRAL R MEHTA)	HARISHCHANDRA L. SOLANKI,G.S.R.T. CORPORATION	,MR HEMANT S SHAH
3530	FA/2567/1992	15/12/2011	NARUBHA B. GOHIL,ANJANABA WIFE OF NARUBHA	(MR UMESH A TRIVEDI)	IBRAHIM ISMAIL PATEL,SHANKERBHAI SHANABHAI & CO,,UNITED INSURANCE CO,,BALVANTSINH MANUBHAI GOHIL,KANAKSING PRBHATSING ZALA,NATIONAL INSURANCE CO.	,NOTICE SERVED,MR KF DALAL
3531	FA/2569/1992	06/07/2018	INDIAN BANK,	MR SN SOPARKAR	RAVINDRA CHINUBHAI MEHTA,CHAMPAKLAL P MEHTA,NARENDRA M SHUKLA	
3532	FA/37/1993	21/03/2018	CHANDRAKUMAR MANI,	MR RC JANI	HARIJAN NANU DAYA,DEVJI RAMA KOLI,GOVINDBHAI KARSANBHAI CHUDASMA,M/S VELJI P & SONS,ORIENTAL FIRE & GENERAL INSURANCE CO.,NATIONAL INSURANCE CO.,KANU RAMJI KOLI	,NOTICE SERVED,MR VIBHUTI NANAVATI
3533	FA/45/1993	21/02/2012	ASHOKKUMAR ISHVERLAL PATEL,	MR PR JANI	PRAVINSINH RANCHHODBHAI CHAUHAN,RAVJIBHAI AMBALAL PATEL,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA
3534	FA/46/1993	02/12/2011	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	FULABHAI DAMABHAI PARMAR,SAVITABEN W/O FULABHAI PARMAR,RANJITSINH GULABSINH BARIA,JAYENDRAKUMAR BAPALAL PATEL	,DELETED,MR SS SHAH
3535	FA/52/1993	24/03/2011	HEIRS OF D/D FULA DEVI WD/O MOHANLAL DHAREWA,LUNKARAN MOHANLAL DHAREWA,SANTOSHKUMAR MOHANLAL DHAREWA,SHANTIDEVI PRESKH W/O RUPCHANDPAREKH,GINNIDEVI HIRAWAT W/O CHHATTARSINGH HIRAWAT,SAROJDEVI SURANA W/O PRAVIN KUMAR SURANA,BIMALADEVI GUJARANI W/O HASTIMAL GUJARANI,PRABHADEVI KATHOTIA W/O HEMRAJ KATHOTIYA	(MR RA MISHRA)	BABUBHAI B AMIN,GITHABEN @ BINABEN H AMIN,AMIN SURANA AND CO.	NOTICE SERVED
3536	FA/54/1993	07/04/2011	UNITED INDIA INSURANCE CO LTD,	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SHANTILAL S SHAH	BHAVABHAI NANABHAI TALAPADA,JADIBEN BHAVABHAI TALAPADA,MANUBHAI BHAVABHAI MINOR THRO'GUARDIAN NO.1.,SHARDABEN BHAVABHAI MINOR THROGUARDIAN NO.1.,JAYANTIBHAI HIRABHAI BARIA,SURENDRABHAI AMBALAL PATEL	RULE UNSERVED,UNSERVED EXPIRED (R)

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3537	FA/55/1993	05/12/2011	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH,MR BR SHAH	KANJIBHAI CHANABHAI,CHANABHAI SIDIBHAI,RAMESHBHAI CHANALAL BHOJANI,MAHEBUB SATAR RICKSHAW NO.GRP 179,IBRAHIM ALARAKHA SUMRA RICKSHAW NO.GRP 179.,UNITED INDIA INSURANCE CO.LTD.,GAYABEN NAVNATBHAI SONVANE,CHANDRAKANT N SONVANE MINOR THROUGH GUARDIAN NO.7.,DAMUBHAI NAVNATHBHAI SONVANE MINOR THRO' GUARDIAN NO.7.,LILA NAVNATHBHAI SONVANE MINORTHRO' GUARDIAN NO.7.,KRIUSHNABEN VITHALDASBHAI SONVANE,VITHALDASBHAI ASHRUBHA SONVANE	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MR BY MANKAD,(MR YS MANKAD),MR HITESH N ACHARYA
3538	FA/56/1993	05/12/2011	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH,MR BR SHAH	KANJIBHAI CHANABHAI,CHANABHAI SIDIBHAI,RAMESHBHAI CHANALAL BHOJANI,MAHEBUB SATAR,IBRAHIM ALARAKHA SUMRA,UNITED INDIA INSURANCE CO.LTD.,HARJIVANBHAI KURJIBHAI GORIYA	NOTICE SERVED,MR YOGESH S LAKHANI,MR BY MANKAD,(MR YS MANKAD)
3539	FA/57/1993	02/12/2011	GENERAL MANAGER, GUJARAT STATEROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	GEETABEN WD/O KHETAJI LALAJI PRAJAPATI,MINOR DHABU KHETAJI PRAJAPATI,SHAKUBEN LALAJI PRAJAPATI,LALAJI CHANDUJI RATHOD DELETEDAS PER CRT'S ORDER 7-4-11	,DELETED,MR HM PARIKH
3540	FA/58/1993	28/11/2011	ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	SAVITABEN WD/O DASHRATHLAL MANGALDAS PATEL,MINOR JIGISHA,MINOR JAGRUTI,MINOR SONAL,MINOR MARUTI,HITENDRA D PATEL,NAZIRKHA B PATHAN,G B JANI	NOTICE SERVED,NOTICE UNSERVED,MR SANDIP C SHAH
3541	FA/59/1993	03/08/2011	SHANTILAL CHIMANLAL MEHTA,	UNSERVED EXPIRED (R)	AHMEDABAD MUNICIPAL CORPN,	MR PRASHANT G DESAI
3542	FA/62/1993	22/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA,MR KARTIKEY P RAWAL	JAYNARAYAN JAMNADAS GAJJAR DECD.THROUGH THE LRS,MRS.JYOTSANABEN JAINARAYAN GAJJAR,KAILAS RAMCHANDRA JOGI,GOVINDSAHAY CHHOTURAM SHARMA,NEW INDIA ASSURANCE COMPANY LIMITED,MUKESHKUMAR MANILAL PATEL,HARIKRISHNA GANGARAM MISTRI	,NOTICE UNSERVED,MR BH BHAGAT,MR KARTIKEY P RAWAL,MS LILU K BHAYA
3543	FA/66/1993	28/11/2011	DHARMAJI MAGUJI,	MR CG MEHTA	JAYBRAMANI TRANSPORT,NEW INDIA ASSURANCE CO. LTD,RAHIMKHAN BALOCHKHAN,ORIENTAL FIRE AND GENERAL INSURANCE LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SANDIP C SHAH,MR SHASHIKANT S GADE,MR RITURAJ M MEENA
3544	FA/71/1993	12/08/2008	KANUBHAI D PARMAR,	MR PM THAKKAR	DIVISIONAL CONTROLLER-GSTC,SR DEPOT MANAGER(A)	MR HS MUNSHAW
3545	FA/78/1993	26/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAMAGAURI MATHURDAS,HARSHA MAHENDRABHAI,MINOR MAHENDRA THRO' OPP.NO 2,CHOTHABHAI GOVINDBHAI,BHIMABHAI GOVINDBHAI,NEW INDIA INSURANCE CO LTD,RAMNIKLAL G SHAH	RULE UNSERVED,MR RAJNI H MEHTA,(MR SURESHM SHAH)
3546	FA/129/1993	21/08/2008	PRAJAPATI JESANGBHAI PUNJABHAI,	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3547	FA/130/1993	21/08/2008	VAGHELA KALAVANTIBEN NATHUSINH,	MR NITIN M AMIN	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3548	FA/131/1993	21/08/2008	JIVUBEN NATHUSINH,	MR NITIN M AMIN	SPL. LAND ACQ. OFFICER OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3549	FA/132/1993	21/08/2008	SHIVABHAI REVANDAS,	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3550	FA/133/1993	21/08/2008	JILUJI RANCHHODJI VAGHELA,GANDAJI RANCHHODJI VAGHELA	MR NITIN M AMIN	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3551	FA/135/1993	16/12/2011	GOVINDBHAI KACHARABHAI PATEL,AHMEDABAD MUNI. CORPORATION	MR BP TANNA	SADI AMMA WD/O S G PALLAI,MINOR BABO SUBHASH,MINOR BABI SUJA	NOTICE SERVED
3552	FA/137/1993	29/11/2011	UNITED INDIA INSURANCE CO., GENERAL INSURNACE CORP.,	MR VIBHUTI NANAVATI	MANSUKHLAL BHOVAN KOTIYA & 2,KIRITKUMAR SHANTILAL LAKHANI,STATE BANK OF SAURASHTRA	NOTICE SERVED,RULE SERVED,MR YN RAVANI
3553	FA/142/1993	26/08/2008	PRAJAPATI PARSHOTTAMBHAI MAGANBHAI,PRAJAPATI SANTOKBEN WD/O. TULSIDAS MANGABHAI PRAJAPATI,PRAJAPATI BHARATBHAI TULSIDAS	MR VS SHAH	PRAJAPATI PRABHUBHAI UMEDBHAI,HEIRS OF PRAJAPATI RANABHAI JOITARAM,REVABEN WD/O.RANABHAI JOITARAM,DAIBEN D/O.RANABHAI JOITARAM,ISHWARBHAI RANABHAI PRAJAPATI,RAIBEN D/O.RANABHAI JOITARAM,SHAKIBEN D/O.MANUBHAI RAMDAS,CHANCHIBEN WD/O.MANUBHAI RAMDAS,GITABEN D/O.MANUBHAI RAMDAS,RAJENDRA MANUBHAI,BHAGIBEN D/O.MANUBHAI RAMDAS,PRAJAPATI AMRATBHAI RAMDAS,PRAJAPATI JAYANTIBHAI RAMBHAI	,NOTICE SERVED,MR MC BHATT
3554	FA/144/1993	07/04/2011	BABULAL MANEKCHAND GANDHI,SHARDABEN BABULAL GANDHI,VINODBHAI BABULAL GANDHI	MR AC GANDHI	BHIMRAV S DALVI,NEW INDIA ASSURANCE CO LTD	NOTICE UNSERVED,MR RAJNI H MEHTA
3555	FA/146/1993	04/07/2012	UNION OF INDIA,	MS RV ACHARYA	HEIRS OF LABHUBEN G MISTRY,GOVINDBHAI FAKIRBHAI MISTRY,DIPAKBHAI G MISTRY,NIRANJANABEN D MISTRY	(MR GN SHAH)
3556	FA/152/1993	04/05/2011	PARESHKUMAR J. PATEL,	NOTICE SERVED	MITABEN WIFE OF PARESHKUMAR JAUANTILAL AND DAUGHTER OF,	NOTICE SERVED
3557	FA/156/1993	02/12/2011	MUMIBEN WD/O DEVISING CHHATRA-SING,BABUSING DEVISING,SHERSING DEVISING,NAYANABEN DEVISING	MR SANDIP C SHAH	NAVNITBHAI BHAGWANJI JOSHI,GUJ STATE ROAD TRANSPORT CORPN	NOTICE UNSERVED,MR HEMANT S SHAH
3558	FA/159/1993	22/07/2011	UCO BANK,	(MR KG VAKHARIA)	CAPITAL COMMERCIAL CENTRE & OWNERS' AND USERS ASSOCIATION,UMAKANT B SHAH,KHADI & VILLAGE INDUSTRIES COMMISSION "A CORPORATE BODY"	NOTICE SERVED,(MR PV HATHI)
3559	FA/160/1993	09/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	ECHJAY INDUSTRIES LTD,	(MR SURESHM SHAH)
3560	FA/163/1993	17/11/2016	DITYABHAI RATABHAI JIVA BHIL,	MR HARESH J TRIVEDI	AGRO AUTO FORGINGS PVT LTD,B C PATEL,RANJIBHAI NAGJIBHAI CONTRACTOR,ORIENTAL INSURANCE CO LTD	,NOTICE UNSERVED
3561	FA/165/1993	21/10/2015	MUNICIPAL CORPORATION OF AHMEDBAD,	(MRS VD NANAVATI)	APURVA CONTAINERS PRIVATE LTD,	NOTICE NOT RECD BACK
3562	FA/206/1993	07/04/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	MENABEN WD/O MADHUNATH HAMIRNATH KALBELIYA,LAXMANNATH MADHUNATH KALBELIYA,DAGJIBHAI V. DARER - DELETED,FIROZ AHMED MOHMED ISMAIL ANSARI	NOTICE UNSERVED,DELETED,MR HM PARIKH
3563	FA/208/1993	15/12/2010	THAKORE GIRDHARLAL PATEL,DILIPBHAI J PATEL,ORITENTAL INSURANCE CO.LTD	MR RAJNI H MEHTA	SURYABEN DILIPSINH GHARIA,MINOR D D DHARIA,MINOR V D DHARIA,YASHWANTSINH R GHARIA,NAGBA Y GHARIA	MR NAVIN K PAHWA,MR NILESH A PANDYA
3564	FA/209/1993	15/12/2010	THAKORE GIRDHARLAL PATEL,DILIPBHAI JASHBHAI PATEL,ORITENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	DIGVIJAYASINH VIKRRAMSINH.,	MR NAVIN K PAHWA,MR NILESH A PANDYA
3565	FA/210/1993	12/08/2011	RAJNISHKUMAR MADANLAL GUPTA,SMT.MAYADEVI,WD/O MADANLAL GUPTA	RULE NOT RECD BACK	UNION OF INDIA,,THE GENERAL MANAGER	RULE UNSERVED,MR DIPAK A THAKER

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3566	FA/211/1993	23/01/2012	NEW INDIA ASSURANCE CO LTD,NATHURAM LOKURAM SHARMA,BHAVANIBUX RAMHARAKH PATEL	MR RAJNI H MEHTA	RAMABEN WD/O JAYANTILAL CHUNILAL AMIN,LINABEN WD/O JAYANTILAL CHUNILAL AMIN,MINOR BABY DIPA JANAKBHAI,BABULAL SHANKARLAL PATEL,AHMEDABAD TRANSPORT WORKS COOPCREDIT SOCIETY LTD.,M/S MINERVA TRAVELS,ORIENTAL INSURANCE CO LTD.	DS AFF.NOT FILED (N),UNSERVED EXPIRED (R),MR HD CHUDASAMA,MR KK NAIR
3567	FA/212/1993	23/01/2012	NEW INDIA ASSURANCE CO.LTD.,NATHURAM LOKURAM SHARMA,BHAVANIBUX RAMHARAKH PATEL	MR RAJNI H MEHTA	VIRENDRABHAI JETHALAL THAKER,PRATIMABEN VIRENDRABHAI THAKER,PRATHIT VIRENDRABHAI THAKAR,PRANAV VIRENDRABHAI THAKAR,MINERVA TRAVELS,,ORIENTAL INSURANCE CO.LTD.,AHMEDABAD TRANSPORT WORKS,BANK OF BARODA	,NOTICE SERVED,DELETED,MR ARUN H MEHTA,MR KK NAIR
3568	FA/263/1993	09/01/2012	LALJI KUNVERJI PATEL,ORIENTAL INSURANCE CO. LTD.	MR RAJNI H MEHTA	DAMAYANTIBEN PURUSHOTTAM RAJGOR,RAMILABEN PURUSHOTTAM RAJGOR,MAHESH PURUSHOTTAM RAJGOR,MEENA PURUSHOTTAM RAJGOR,PUSHPA PURUSHOTTAM RAJGOR,MOHAN PURUSHOTTAM RAJGOR	NOTICE SERVED,(MR SURESHM SHAH)
3569	FA/265/1993	24/04/2017	JANTA CHEMICALS,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	PANKAJ SHANTILAL SHAH,	
3570	FA/266/1993	24/04/2017	JANTA CHAMICALS,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	LAXMIKANT JAMNADAS SHAH,	
3571	FA/274/1993	11/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	PUJA ASHOKKUMAR SANKALECHA MINOR THRO' GUARDIAN NO.2.,SUVADEVI KUNDANMAL SANKALECHA,PRAVINBHARTI SHANKARBHARTI,DEVICHAND BHAGWANDAS CHOPRA,UNITED INDIA INSURANCE CO LTD	,(MR VC DESAI),MS AMEE YAJNIK,MR RAVINDRA SHAH
3572	FA/275/1993	11/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	PUJA ASHOKKUMAR SANKALECHA MINOR,SUVADEVI KUNDANMAL SANKALECHA,PRAVINBHARTI SHANKERBHARTI,DEVICHAND BHAGWANDAS CHOPRA,UNITED INDIA INSURANCE COMPANY	,MR DARSHAN M PARIKH,MS AMEE YAJNIK,MR RAVINDRA SHAH
3573	FA/276/1993	11/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SHEELADEVI GHEVARCHAND CHOPRA,RAHULKUMAR GHEVARCHAND CHPORA MINOR THROUGH SHEELADEVI,KHAMMADEVI KHIMRAJ CHOPRA,PRAVINBHAI SHANKERBHARTI,DEVICHAND BHAGWANDAS CHOPRA,UNITED INDIA INUSRANCE CO.	RULE SERVED,RULE UNSERVED,MS AMEE YAJNIK
3574	FA/281/1993	24/12/2013	GUJARAT STATE CO.OPERATIVE MARKETING FEDERATION LTD.,	MR GM JOSHI	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH
3575	FA/283/1993	23/11/2011	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	HIRABEN GOVINDBHAI PATEL D/O.GANDABHAI PATEL,MINOR KRISHNAKANT GOVINDBHAI PATEL,MINOR SURESHBHAI GOVINDBHAI PATEL,MINOR RAMESHBHAI GOVINDBHAI PATEL,MINOR MUKESHBHAI GOVINDBHAI,MINOR GAYATRIBEN GOVINDBHAI PATEL,SANKUBEN LALJIBHAI PATEL,PATEL GOPALBHAI KASHIRAM	NOTICE SERVED,NOTICE UNSERVED,MR AM PAREKH
3576	FA/383/1993	22/07/2013	PRITIBEN WD/O KIRANKUMAR NATVERLAL PANDYA,SAMIRKUMAR KIRANKUMAR PANDYA	MR DN PANDYA	KASHMIRSINGH CHARMANSINGH JAT -DELETED-,NIRANJANSING MALSING,NEW INDIA ASSURANCE CO LTD,WESTERN TRANSPORT AGENCY,NEW INDIA ASSURANCE CO LTD,HASUMATI NATVARLAL PANDYA,HARSHA NATVERLAL PANDYA	NOTICE SERVED,NOTICE UNSERVED,DELETED,MS LILU K BHAYA,MR PUNAM G GADHVI
3577	FA/387/1993	04/05/2011	GENERAL SCRAP CO,	NOTICE SERVED	DALSIBHAI POYALBHAI CHAUDHARI,AYUBBHAI UMARDINBHAI,SHABDARKHAN MUNNAVARKHAN,PROJECT MANAGER ONGC	NOTICE NOT RECD BACK,NOTICE SERVED
3578	FA/388/1993	04/05/2011	GENERAL SCRAP CO,	RULE SERVED	BHAVANABEN DALSINBHAI CHAUDARI,AYUBBHAI UMARDINBHAI,SHABDARKHAN MUNNAVARKHAN,PROJECT MANAGER ONGC	RULE NOT RECD BACK,RULE SERVED
3579	FA/390/1993	02/02/2012	BAKULBHAI RAMANBHAI PATEL,VINODBHAI RAMANBHAI PATEL	MR NIRAV C THAKKAR	CHANDRAPRAKASH B. VIJAN,ORIENTAL INSURANCE COMPANY LIMITED	MR KK NAIR,MR DILIP B RANA

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3580	FA/392/1993	31/08/2009	MANGUBEN WIDOW OF MANUBHAI CHIMANLAL PATEL,NITINKUMAR MANUBHAI PATEL,SANJAYKUMAR MANUBHAI PATEL,KAUSHIKKUMAR MANUBHAI PATEL,CHIMANBHAI BABHAIDAS PATEL,JOITIBEN CHIMANLAL PATEL- -DELETED-EXPRIRED	MR VH DESAI	NAVNITLAL MAGANLAL (HARIJAN) KABIRA,VINODKUMAR BECHARBHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,AMBALAL ADARBHAI PATEL,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),MR SANJAY M AMIN,MR RAJNI H MEHTA,MS RV ACHARYA
3581	FA/393/1993	15/12/2010	ISMAIL ADAMBHAI THEBA,	NOTICE SERVED,MS VARSHA BRAHMBHATT	MANSUKHBHAI KHODIDAS PATEL,ORIENT FIRE & GENERAL INSURANCE CO.,,DHIRUBHAI BACHUBHAI KOLI,UNITED INDIA ASSURANCE CO.	NOTICE SERVED,MR VIBHUTI NANAVATI
3582	FA/394/1993	10/08/2010	HINDUSTAN STEEL COMPANY,	MR PC KAVINA	UNION OF INDIA,	
3583	FA/395/1993	03/05/2011	NEW INDIA ASSURANCE CO.LTD.,RAMABHAI D SOLANKI	RULE UNSERVED,MR BR SHAH	GHANSHYAMBHAI JASBHAI AMIN,	NOTICE SERVED,(MR MUKESH R SHAH)
3584	FA/401/1993	03/12/2010	GUJARAT ELECTRICITY BOARD,	(MR SN SINHA)	TRIVEDI DASHRATHBHAI SHANTILAL,	MR ASHOK N PARMAR
3585	FA/403/1993	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	GANGABEN BHAILALBHAI PATEL,PREMILABEN WIDOW OF VINODBHAI BHAILALBHAI PATEL,MANILAL GENABHAI PARMAR	NOTICE SERVED,MR NILESH A PANDYA,MR SV RAJU
3586	FA/404/1993	15/12/2010	JIVANJI GANESHJI THAKOR,NATHIBEN JIVANJI THAKOR,KIDRIBEN (KODARIBEN) WD/O. SARDARJI JIVANJI THAKOR	MR VH DESAI,(MR SG SHAH)	RAMESHBHAI SOMABHAI BHIL,BALDEVBHAI KESHAVLAL JETHIDAS PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	MR RAJNI H MEHTA
3587	FA/405/1993	23/12/2011	GUJ STATE ROAD TRANSPORT CORPN,	MR PRANAV G DESAI	HEMALATABEN WD/O RASIKLAL AMRATLAL FICHARIYA,KALPANA D/O RASIKLAL AMRATLAL,HIREN RASIKLAL AMRATLAL,PRAVINSINHJI JADEJA	MR SALIL M THAKORE
3588	FA/409/1993	13/12/2011	HEIRS OF MOHAN NARSI GOHEL,JAYABEN MOHANBHAI,RANJANBEN MOHANBHAI,CHANDRAKANT MOHANBHAI,KISHORE MOHANBHAI,MANOJ MOHANBHAI,NARSINHBHAI SHAMJIBHAI,RUDIBEN NARSINHBHAI	(MR A J PATEL)	BATUKBHAI NATUBHA JADEJA,BABUBHAI JETHABHAI BORIA,NEW INDIA INSURANCE COMPANY,RANCHHODBHAI HEIRS OF DECEASED RAMESH RANCHHOD,MOTILAL GOVINDBHAI GANGANI,NEW INDIA INSURANCE COMPANY	NOTICE SERVED
3589	FA/410/1993	13/12/2011	AMRUTABEN PREMJIBHAI,ARVINDKUMAR PREMJIBHAI,PUSHPABEN PREMJIBHAI,KISHOR PREMJIBHAI,KESARBA ARJANBHAI	(MR A J PATEL)	BATUKBHA NATUBHA JADEJA,BABUBHAI J BAROA,NEW INDIA INSURANCE CO.LTD,HEIRS OF R R RAMPARIA,RANCHHODBHAI A RAMPARIA,MOTILAL G GANGANI,NEW INDIA INSURANCE CO.LTD	,NOTICE SERVED
3590	FA/411/1993	13/12/2011	HEIRS OF MOHANBHAI PRAGJIBHAI SUTHAR,MANJI MOHANBHAI,JASHWANTIBEN MOHANBHAI SUTHAR,JAYANTILAL MOHANBHAI	(MR A J PATEL)	BATUKBHAI NATUBHA JADEJA,BABUBHAI JETHABHAI BORIA,NEW INDIA INSURANCE COMPANY,HEIR OF RAMESH R RAMPARIA RANCHHODBHAI ANANDA RAMPARIA,MOTILAL GOVINDBHAI GANGANI,NEW INDIA INSURANCE COMPANY	NOTICE SERVED
3591	FA/412/1993	13/12/2011	NARSHIBHAI A CHAUHAN,	(MR A J PATEL)	BATUKBHA NATUBHA JADEJA,BABUBHAI J BAROA,NEW INDIA INSURANCE CO.LTD,HEIRS OF R R RAMPARIA,RANCHHODBHAI A RAMPARIA,MOTILAL G GANGANI,NEW INDIA INSURANCE CO.LTD	NOTICE SERVED
3592	FA/413/1993	13/12/2011	MOTIBHAI G GANGANI,	(MR A J PATEL)	BATUKBHA NATUBHA JADEJA,BABUBHAI J BAROA,NEW INDIA INSURANCE CO.LTD,NEW INDIA INSURANCE CO.LTD	NOTICE SERVED
3593	FA/414/1993	15/06/2011	ARUN FRANK & RANK CONSTRUCTIONCO,	NOTICE UNSERVED	MUNICIPAL CORPORATION OF AHMEDABAD,	TANNA ASSOCIATES
3594	FA/482/1993	01/08/2011	NADIAD NAGAR PALIKA,	MR MEHUL SHARAD SHAH	RAYSANGHBHAI KISHABHAI,MOHANBHAI KISHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR GM AMIN

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3595	FA/483/1993	01/08/2011	NADIAD NAGAR PALIKA,	NOTICE SERVED,MR MEHUL SHARAD SHAH	BHIKHABHAI BAKORBHAI ZALA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3596	FA/484/1993	01/08/2011	NADIAD NAGAR PALIKA,	NOTICE SERVED,MR MEHUL SHARAD SHAH	HEIRS OF SHAHBHAIBHAI SOMABHAI,RAIBEN WD/O SHAHBHAIBHAI SOMABHAI,LALLUBHAI SHABHABHAI,GOLABHAI SHABHAIBHAI,SHANTABEN SHABHAIBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR GM AMIN
3597	FA/485/1993	01/08/2011	NADIAD NAGAR PALIKA,	NOTICE SERVED,MR MEHUL SHARAD SHAH	MAHJIBHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
3598	FA/486/1993	01/08/2011	NADIAD NAGAR PALIKA,	NOTICE SERVED,MR MEHUL SHARAD SHAH	CHHOTABHAI MATHURBHAI ZALA,SPL. LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
3599	FA/487/1993	25/07/2011	NADIAD NAGAR PALIKA,	NOTICE SERVED,MR MEHUL SHARAD SHAH	VAJABHAI SOMABHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,NOTICE UNSERVED
3600	FA/488/1993	24/11/2011	ISHWARBHAI MOHANLAL PATNI SINCE DECEASED THR'HIS HEIRS,KUSUMBEN WD/O ISHWARBHAI PATANI,DIPAK ISHWARBHAI PATANI,MINOR MONTU ISHWARBHAI PATANI,MINOR GOPIKA ISHWARBHAI PATANI,MOHANLAL RANCHHODDAS PATANI	MR JITENDRA M PATEL	ANIRUDH GORDHANBHAI PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MS LILU K BHAYA
3601	FA/491/1993	14/12/2011	CHHAGANBHAI RUDABHAI,MONGHIBEN CHHAGANBHAI,SONABEN CHHAGANBHAI,LAXMAN CHHAGANBHAI,POPAT CHHAGANBHAI,MANCHHABEN CHHAGANBHAI,VIJUBEN VITHALBHAI,VIJAY VITHALBHAI	MR. BHARGAV N. BHATT	GUJ STATE ROAD TRANSPORT CORPN,MANJIBHAI VAGHABHAI KUMBHAR	NOTICE SERVED,MR HEMANT S SHAH
3602	FA/495/1993	22/06/2018	KISHAN G MEHTA,HEIRS OF VINA K MEHTA,KISHAN G MEHTA,RAJU K MEHTA,ANJALI K MEHTA	MR BK DAMANI	GUJ. INDUSTRIAL INVESTMENT CORPORATION,GUJ. STATE FINANCIAL CORPN.,,ASHOK R PATEL,KAG JAG SPRIL LTD	,MR DAXESH T DAVE,MR HS MUNSHAW
3603	FA/496/1993	10/12/2010	CENTRAL BANK OF INDIA,	MR BJ TRIVEDI,(MR JT TRIVEDI)	NATIONAL TEXTILE CORPORATION (GUJARAT),TRANSPORT CORPORATION OF INDIALTD.	NOTICE SERVED,(MR BR GUPTA)
3604	FA/497/1993	20/07/2011	AJIT KANCHANLAL KAPADIYA,	NOTICE NOT RECD BACK,VIRAL K SHAH	UMA SHIRISH VARIAVWALA,SOHINI KIRAN SHAH,MANOGNA NIREN THANWALA	MR UNMESH D SHUKLA
3605	FA/514/1993	06/07/2018	ABDULLA HAJIKHAN MOHMED,	MR KV SHELAT	KULSUM SULTANA D/O KADARMIA DADAMIA SHAIKH,MOHMED SADIQ KADARMIA,HUSEINBIBI ABOMOHMED,MOHMED HUSEIN HAJIKHAN MOHMED	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR KK NAIR
3606	FA/515/1993	26/03/2009	DATTATREY SHANKER KALE,SINDHUBEN DATTATRAY SHANKER KALE.,MADHURI DATTATRAY KALE.,ANANT DATTATRAY KALE.	MR DD VYAS	VIJAY MURLIDHAR KULKARNI,PADMAKER VISHNU KALE,HEIRS OF GANESH SHANKAR KALE,SUMANBEN WD/O GANESH SHANKAR,KAMLESH GANESH KALE,MUKUND GANESH KALE,NANDA GANESH KALE,VINAYA ASHOK DIXIT,JOINT CHARITY COMMISSIONER	,GOVERNMENT PLEADER,SERVED BY AFFIX(N),MR UTPAL M PANCHAL,MR HM JADEJA
3607	FA/517/1993	15/02/2016	NEW INDIA ASSURANCE COMPANY LT,	NOTICE SERVED	BALUBEN WD/O. MOTISINH PRABHATSINH CHAUHAN,DHARMSTABEN MOTISINH CHAUHAN,RAJENDRASINH MOTISINH CHAUHAN,VIRENDRASINH M. CHAUHAN MINOR THROUGH MOTHER,ISHWARBHAI LALABHAI PATEL,DEPUTY CONSERVATOR OF FOREST	,DELETED,MR JA ADESHRA
3608	FA/522/1993	02/02/2012	SUBODHCHANDRA MITHALAL SHAH DECD.THROUGH THE LRS AS A-2,BHARTIBEN SUBODHCHANDRA SHAH HEIRS OF DECD.A-1	MR SANDIP C SHAH,	RASIDBHAI GANIBHAI KHALIFA C/OMANUBHAI LAGHDHIRBHAI BRAHMIN,MANUBHAI LAGHDIRBHAI BRAHMIN (MADHAVI),ORIENTAL INSURANCE CO.LTD.,NEW INDIA ASSURANCE CO. LTD.	DELETED,RULE SERVED,RULE SERVED BY DS,MR PALAK H THAKKAR,MR ANAL S SHAH

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3609	FA/524/1993	20/12/2011	USHABEN VALJI THACKER,	MR.D K.PUJ	SIDDIK MANMAD MAKRANI,GIRISHKUMAR JESHTARAM GOR,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MS LILU K BHAYA
3610	FA/525/1993	19/03/2015	NARSHI DEVJI JADAV DECD.THROUGH THE LRS,SMT.LALITABEN NARSHIBHAI JADAVWD/O N.D.JADAV,MAYUR NARSHI JADAV,KIRTI NARSHI JADAV,JAYESH NARSHI JADAV,RAJESH NARSHI JADAV,HITESH NARSHI JADAV,DEVJIBHAI VASHARAMBHA JADAV,SMT.KANTABEN DEVJIBHAI JADAV	NOTICE SERVED,DELETED,MR. HEMAL SHAH	PRAGJI GORDHAN KADIA,G.S.R.T. CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
3611	FA/527/1993	22/12/2011	JAYANARAYAN JAMNADAS GAJJAR,	MR KARTIKEY P RAWAL	KAILAS RAMCHANDRA JOGI DELETEDAS PER COURT ORDER DTD.22.9.09,GOVINDSAHAY C SHARMA,NEW INDIA ASSURANCE COMPANY,MUKESHKUMAR MANILAL PATEL,HARIKRISHNA GANGARAM MISTRI,ORIENTAL INSURANCE COMPANY	SERVED BY AFFIX(N),NOTICE UNSERVED,DELETED,MR BH BHAGAT,MR RAJNI H MEHTA,MS LILU K BHAYA
3612	FA/528/1993	22/12/2011	JESINGBHAI MARSHIBHAI BARAD DECD.THROUGH THE LRS,HIRABEN J BARAD,SAVITABEN J BARAD,BHARAT J BARAD	MR PM THAKKAR	JIVRAJBHAI GOBARBHAI SAKARIA,ORIENTAL FIRE AND SANATORY INSC.LTD.,DIRECTOR OF CAMPUS,,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA,(MR JR NANAVATI),MR SANDIP C SHAH
3613	FA/529/1993	03/03/2016	CHAUDHARI GOVINDBHAI MAVJIBHAI,	MR PRAVIN P PANCHAL	PATEL BABUBHAI CHATURDAS,PATEL MADHAVLAL CHATURDAS DECEASED THROUGH LRS,KRISHNABEN WD/O MADHAVLAL PATEL,BABULAL S/O MADHAVLAL PATEL,JAYKUMAR S/O MADHAVLAL PATEL,UNITED INDIA INSURANCE CO LTD,CHAUDHARI VALABHAI DEVRAJBHAI,CHAUDHARI SHANKARBHAI DEVRAJ,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MS AMEE YAJNIK
3614	FA/530/1993	03/05/2016	NATHIBEN K CHAUDHARI,MADHUBHAI K CHAUDHARI	MR ANKIT SHAH	KUNVARJI F THAKORE,G S R T C,JIVANBHAI CHHAGANBHAI,S J CHAUDHARI,UNITED INDIA INSURANCE CO.LTD	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT,MS SONAL D VYAS
3615	FA/532/1993	24/09/2010	AMITABEN W/O AJITKUMAR A. BINIVALE,VAIBHAV AJITKUMAR BINIVALE THRO' AMITABEN A.A. BINIVALE,ARVINDRAO VAMANRAO BINIVALE,USHABEN ARVINDRAO BINIVALE	MR SN SOPARKAR,(MR RAJESH K DESAI)	ASHOKKUMAR AMBALAL THAKKAR,UNITED INDIA INSURANCE CO.LTD.,MANIBHAI KHOYABHAI SOLANKI,KHOYABHAI PUNJABHAI SOLANKI,UNITED INDIA INSURANCE CO.LTD.	,MR DARSHAN M PARIKH,(MR UMESH A TRIVEDI),MS AMEE YAJNIK
3616	FA/551/1993	09/12/2010	UNITED INDIA INSURANCE CO LTD,	MS AVANI S MEHTA	PRAVINKUMAR HARIBHAI,M K SHAIKH	NOTICE SERVED,MR AMAR D MITHANI
3617	FA/552/1993	16/08/2011	RADHA KISHAN & CO.,VINODKUMAR DHANPATRAI MALHOTRA,CHANDRAMOHINI KISHANLAL CHADDA,SUBHASCHANDRA KANAIYALAL KHANDELWALA	(MR MB GANDHI)	GOKALDAS PRAGJI A FIRM,ANANDILAL SUVALAL,MINAKUMARI D/O DR.MALHOTRA,D R MALHOTRA,K L CHADDA	SERVED BY RPAD (N),MR BR SHAH,MS PAURAMI B. SHETH
3618	FA/555/1993	12/12/2011	NATIONAL INSURANCE CO. LTD,JASWANTSINH H PANJABI,SHANKERBHAI M DISAWALA	MR BR SHAH,MR DAKSHESH MEHTA	DARIYABEN W/D MANIBHAI BHAIJIBHAI PARMAR,BHAIJIBHAI C PARMAR DECD. THROUGH THE LRS R-1,4 &5,JAMNABEN B PARMAR DECD. THROUGH THE LRS R-1,4 & 5,CHMADRAKANT M PARMAR,MANEKBEN M PARMAR	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
3619	FA/557/1993	15/12/2011	UNITED INDIA INS. CO. LTD.,	MR VIBHUTI NANAVATI	BHARATKUMAR JIVANLAL PATEL,NATWARSINH KESARSINH RANA,SHYAMUMAR J TALREJA	NOTICE SERVED,SERVED BY AFFIX(N),MR SP HASURKAR,MR BHARAT T RAO

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3620	FA/560/1993	16/09/2008	NAVYUG ELECTRIC CORPORATION,	MR AK CLERK	ARVIND VRAJLAL MISTRY HEIR OF VRAJLAL BHAVANBHAI MISTRY,	NOTICE SERVED
3621	FA/562/1993	12/03/2012	SHANABHAI BHULABHAI GOHEL,KAMLABEN SHANABHAI GOHEL,SAVITABEN MANGALBHAI GOHEL,KALIASBEN MANGALBHAI GOHEL MINOR THRO' GUARDIAN NO.3.	NOTICE SERVED,UNSERVED EXPIRED (N)	RAVJIBHAI NARSINHBHAI VALAND,CHANDUBHAI DAHYABHAI PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MS NITA U BHATT,MR UDAY R BHATT
3622	FA/563/1993	22/11/2011	MANJULABEN HARESH CHAVDA,BABABHAI HARESH CHAVDA MINOR THRO' GUARDIAN NO.1.,JAGMAL KASHA F/O HARESH CHAVDA,VELBAI JAGMAL M/O HARESH JAGMAL CHAVDA,JAYANTILAL HARESH CHAVDA MINOR THRO' GUARDIAN NO.1.	MR CH VORA	JASBIRSING BALDEVSING,MOHINDERSING JOGINDERSING,NEW INDIA ASSURANCE CO LTD,NEW INDIA ASSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR RAJNI H MEHTA,MR BS PATEL,MRS RANJAN B PATEL
3623	FA/564/1993	29/04/2011	DEVJIBHAI DAHYABHAI,RAMESH DEVJIBHAI PARMAR,PREMJI DEVJIBHAI PARMAR,KAMLABEN DEVJIBHAI PARMAR,LAXMIBEN DEVJIBHAI PARMAR,HARISH DEVJIBHAI PARMAR	(MR MJ BUDDHBHATTI)	MERAM NAGJIBHAI BORICHA,LAVJITKUMAR MUNSHIRAM ANAND,ORIENTAL INSURANCE COMPANY	NOTICE SERVED
3624	FA/567/1993	06/02/2012	EXECUTIVE ENGINEER,CHIEF SECRETARY	GOVERNMENT PLEADER	USHABEN SURESHCHANDRA SHAH,DAHYABHAI PREMCHAND SHAH,SAVITABEN DAHYABHAI SHAH,MINOR ZANKHANABEN SURESHCHADRASHAH,MINOR VIRENDRAKUMAR S SHAH,SHARIDBHAI IBRAHIM SHAIKH,UNITED INDIA INSURANCE CO.LTD.	,MR BS PATEL,MR NAVNIT M TAILOR
3625	FA/568/1993	05/12/2011	UNITED INDIA INS. CO. LTD.,	MR VIBHUTI NANAVATI	VINABEN MAHENDRABHAI PATEL,PRATIK MAHENDRABHAI PATEL,KRISHNAKANT BHIKHALAL SHAH,MANUBHAI DHULABHAI RATHWA	RULE SERVED,MS PAURAMI B. SHETH
3626	FA/575/1993	10/02/2018	STATE OF GUJARAT,SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARKHABEN -EXPIRED-,BABRABHAI SHIVABHAI HARIJAN	,NOTICE SERVED
3627	FA/576/1993	10/02/2018	STATE OF GUJARAT,SPEICAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI CHATURBHAI PADHIYAR,	NOTICE SERVED
3628	FA/578/1993	10/02/2018	STATE OF GUJARAT,SPEICAL LAND ACQUISITION OFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	KASHIBEN , WIDOW OF SHANKERBHAI SANABHAI PADHIYAR,	NOTICE SERVED
3629	FA/580/1993	19/04/2018	JONAS HEMANT BHUTTA,	MR AC GANDHI	SURGI PLAST LIMITED,DR B V BHOOTA,CHAIRMAN,BIPIN M SHAH,MANAGING DIRECTOR,SUNITA BIPIN SHAH,T RAMESHBABU,R P SONAWALA,KIRIT M SHAH,BHAGWANBHAI PERAJ,H C KOTHARI,A D SETALWAD,H S JANA	NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,UNSERVED EXPIRED (N),MS PAURAMI B. SHETH
3630	FA/581/1993	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHULABHAI MADHABHAI PATEL EXPIRED,MOHANBHAI MADHABHAI PATEL -EXPIRED-,UGALABHAI MADHABHAI PATEL,KODERBHAI MADHABHAI PATEL,NATHIBEN PRABHUBHAI PATEL	,NOTICE SERVED,MR AB MUNSHI
3631	FA/582/1993	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KODERBHAI NADHABHAI PATEL,DHULABHAI MADHABHAI PATEL	NOTICE SERVED
3632	FA/583/1993	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALJIBHAI MADHABHAI PATEL,MOHANBHAI MADHABHAI PATEL,UGALABHAI MADHABHAI PATEL,NAATHUBHAI PRABHUBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
3633	FA/699/1993	30/03/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VAIDYANATHAN ARMUGAM FATHER & GUARDIAN OF MRUGAVEL,CHANDRABEN VAIDYANATHAN,KALIDAS BUTADAS CHAUHAN,PROMINENT CARRIERS	REFUSED SERVED (N) (10),SERVED BY AFFIX. (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3634	FA/701/1993	21/04/2010	B B PRAJAPATI,M P CHAUHAN,N B SANDHU,S B H SENGAR,D R JADAV,R F VARMA,D K CHAUHAN,S C RAJPUR,M D RAJPUT,D C SONASARIA,B R RAJPUT,H G JAT,M GURNAMSING,J M KHASARIA,K R DIDAL,K J VARMA,P V PILLAI,B P SHARMA,S B PATEL,M N FATKAR,R B DADHAI	MS KJ BRAHMBHATT,MS VASUBEN P SHAH	STATE OF GUJARAT,DEPUTY INSPECTOR GENERAL OF POLICE (COMMUNICATION),P G NAMBIYAR,J G PARMAR,M N UPADHYAY,R D YADHAV,K M PARMAR,N R CADU,S J MADANA,C C PARMAR,L D YADAV,N K KAIMAL,V V DEVASIYA,V R TILKAN,S N DAMOR,S C SOLANKI,J V YADAV,K L YADAV,T P GANG,R S CHAUHAN,N R BADWAL,B T BHAT,S R DOBRIYAL,D R SHINDE	(MR MB GANDHI)
3635	FA/730/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	USMAN MANJI BHATT,	MR JV JAPEE
3636	FA/731/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABDULBHAI HAJI GULAMBHAI KHANUSIYA,USMANBHAI HAJI GULAMBHAI KHANUSIYA,IBRAHIMBHAI HAJI GULAMBHAI KHANUSIYA	MR JV JAPEE
3637	FA/732/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABDULBHAI HAJI GULAMBHAI KHADUSIYA,USMANBHAI HAJI G KHANUSIYA,IBRAHIM HAJI G KHANUSIYA	MR JV JAPEE
3638	FA/736/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF MOOMAN ISMAILBHAI NARSHIRBHAI KAHNUSHIYA,HALIMABEN WD/O.ISMAILBHAI KHANUSHIYA,JUBEDABEN ISMAILBHAI KHANUSHIYA,NAJMABEN ISMAILBHAI KHANUSHIYA,ABDULBHAI ISMAILBHAI KHANUSHIYA,SAHIDABEN ISMAILBHAI KHANUSHIYA,HIMADBHAI ISMAILBHAI KHANUSHIYA,GUARDIAN OF MINOR ASLAMABHAI ABDULBHAI I KHANUSHIYA	,MR JV JAPEE
3639	FA/737/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GULAMBHAI MANJIBHAI BHATT,	
3640	FA/738/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ALIBHAI GULAMBHAI MOTLA,HASAMBHAI GULAMBHAI MOTLA,SHARIFBHAI GULAMBHAI MOTLA,ABBASBHAI GULAMBHAI MOTLA	
3641	FA/739/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PIRMOHMAD IBRAHIMBHAI MOTLA,	MR JV JAPEE
3642	FA/741/1993	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASLAMBHAI ALIBHAI KHANUSHIYA,	MR JV JAPEE
3643	FA/742/1993	22/12/2011	G.S.R.T. CORPORATION,	(MR MD PANDYA)	SHAKUNTALABEN JAYANTILAL SHAH,JALPABEN JAYANTILAL SHAH,ROMBEN JAYANTILAL SHAH,BABUBHAI ALIAS BHARATSINH C/O DY.EX.ENGINEER,M/S C.C.PATEL QUARRY,ORIENTAL FIRE AND GEN.CO.LTD,HAFASJI ABDUL KANOSIYA DRIVER	,NOTICE SERVED,MR AJAY R MEHTA,(MR NIRZAR S DESAI)
3644	FA/743/1993	22/12/2011	G S R T C,	(MR MD PANDYA)	JAYANTILAL MOHANLAL SHAH,KAPILABEN JASVANTLAL PARIKH,VASANT JASVANTLAL PARIKH,ROHIT JASVANTLAL PARIKH,SATISH JASVANTLAL PARIKH,SANJAY JASVANTLAL PARIKH,BABUBHAI ALIAS BHARATSINH,C C PATEL QUARRY,ORIENTAL FIRE & GEN. CO. LTD.,HAFASJI ABDUL KANOSIYA	,NOTICE SERVED,MR KK NAIR,(MR NIRZAR S DESAI)
3645	FA/744/1993	22/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	ASHOKBHAI TRIVEDI DECD.THROUGH THE LRS,BHARTIBEN WD/O ASHOKBHAI TRIVEDI HEIRS OF DECD.,DEVANG ASHOKBHAI TRIVEDI HEIRS OF DECD.,VIPUL ASHOKBHAI TRIVEDI HEIRS OF DECD.,BABUBHAI @ BHARATSINH,C C PATEL QUARRY,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,HAFASJI ABDUL KANOSIYA	,NOTICE SERVED,MR RAJNI H MEHTA,MR KK NAIR,MR MEHUL S SHAH,(MR SURESHM SHAH)
3646	FA/745/1993	22/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	ASHOKBHAI TRIVEDI DECD.THROUGH THE LRS,BABUBHAI @ BHARATSINH,C C PATEL QUARRY,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,HAFASJI ABDUL KANOSIYA S.T.DRIVER	,MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3647	FA/746/1993	22/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	BABUBHAI ALIAS BHARATSINH,HAFASJI ABDUL KANOSIYA	RULE SERVED,(MR NIRZAR S DESAI)
3648	FA/749/1993	10/12/2010	KHATIJABIBI D/O.VARISHBHAI AJIJUR REHMAN,	MR MHA SHAIKH	CORPORATION OF CITY OF A'BAD,	MR PRASHANT G DESAI
3649	FA/750/1993	23/03/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR KK NAIR	KAILASHBA WD/O M R PADHIYAR (DELETED),JASPALSINH M PADHIYAR,RAJESHWARIBA M PADHIYAR,YOGRAJSINH M PADHIYAR,ANANDKUVARBA R PADHIYAR DELETED,SURESH JAYANTILAL GAJJAR,VAHABHAI MAHMADBHAI MEMON	NOTICE SERVED,MR RAVI KARNAVAT
3650	FA/752/1993	20/12/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MINOR LILABEN UDESING GOHEL THRO' UDESING BANABHAI,KULVANTSING GURUDEVSING JAT,MANAL TRANSPORT CO,UNITED INDIA INSURANCE CO DELETED,GENERAL INSURANCE CORPORATION OF INDIA - DELETED	DELETED,RULE UNSERVED,MR BS PATEL,MRS RANJAN B PATEL
3651	FA/767/1993	27/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RANCHHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKNUBHAI BARWAR,SAMJUBEN THAKARSHIBHAI GOVANI HEIRS & L R OF THAKARSHI L.,MINOR ARVIND T GOVANI THRO' GUARDIAN R.NO.3,MINOR BABI T GOVANI THRO' GUARDIAN R.NO.3,MANUBEN LIMBABHAI	RULE SERVED,(MR SUNIL C PATEL),MR YATIN SONI
3652	FA/768/1993	27/01/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RANCHHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKNUBHAI BARWAR,VASTABHAI NAJABHAI MAKWANA	RULE SERVED,(MR SUNIL C PATEL),MR YATIN SONI
3653	FA/769/1993	27/01/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RANCHHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKNUBHAI BARWAR,RAIYABEN GHUSABHAI MAKWANA,JAYSUKHBHAI GHUSABHAI MAKWANA,MANJUBEN GHUSABHAI MAKWANA,SHAILESHBHAI GHUSABHAI MAKWANA	RULE SERVED,MR YATIN SONI
3654	FA/770/1993	27/01/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RANCHHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKNUBHAI BARWAR,MANSANG KANJIBHAI BAVALIAD	RULE SERVED,(MR SUNIL C PATEL),MR YATIN SONI
3655	FA/771/1993	27/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RANCHHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKHUBHAI BARWAR,HIRUBEN PAMABHAI,INDUBEN PAMABHAI MINOR THROUGH THEIR G/O.MOTHER,GAURIBEN PAMABHAI MINOR THROUGH THEIR G/O.MOTHER,SURMILI PAMABHAI THROUGH THEIRG/O.MOTHER,MADHUBEN PAMABHAI THROUGH THEIR G/O.MOTHER,ABHABHAI PAMABHAI THROUGH THEIR G/O. MOTHER,TRIBHOVAN PAMABHAI THROUGH THEIR G/O.MOTHER,CHANDU PAMABHAI THROUGH THEIR G/O.MOTHER	RULE SERVED,MR YATIN SONI
3656	FA/772/1993	27/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RANCCHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKNUBHAI BARWAR,HEIRS OF NANJIBHAI D LIMBASIYA,NANDUBEN N LIMBASIYA,BABULAL N LIMABASIYA,RAMESHKUMAR B LIMBASIYA,MINOR H N LIMBASIYA,RANJANBEN N LIMBASIYA,SAHMUKH N LIMBASIYA	NOTICE SERVED,RULE SERVED,(MR SUNIL C PATEL),MR YATIN SONI
3657	FA/773/1993	27/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RANCCHODBHAI GHUSABHAI KOLI,GOVINDBHAI LAKNUBHAI BARWAR,VALJI NATHABHAI SANGADIA	RULE SERVED,MR YATIN SONI
3658	FA/781/1993	24/08/2009	VASAT TRAVELS, THROUGH ITS PARTNERS:,KANTIBHAI VALJIBHAI SHAH,NAVINBHAI VERSHIBHAI,SHANTIBHAI MULJBHAI SHAH,BALDEVBHAI SHIVABHAI PATEL,NAVINBHAI VERSHIBHAI,SHANTIBHAI MULJBHAI SHAH,BALDEVHBAI SHIVALAL PATEL	MR SH SANJANWALA	KOKILABEN WD/O.HARIBHAI AMBALAL PATEL,MINOR SHAILESHKUMAR HARIBHAI PATEL,MINOR PALLAVI HARIBHAI PATEL,AMBALAL ISHWARDAS PATEL,DAHIBEN AMBALAL PATEL,MANSURI HUSENBHAI KASAMBHAI DELETED AS PER COURT'S ORDER,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR YN RAVANI,(MR AV TRIVEDI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3659	FA/782/1993	24/08/2009	KANTILAL VALJIBHAI SHAH,NAVINBHAI VERSHIBHAI,SHANTIBHAI MULJIBHAI SHAH,BALDVBHAI SHIVALAL PATAL	MR SH SANJANWALA	DHARMISTHABEN WD/O PATEL BABUBHAI AMBALAL,URVASHIBEN BABUBHAI PATEL,LALITBHAI BABUBHAI PATEL,PIYUSHBHAI BABUBHAI PATEL,PATEL AMBALAL ISHWARBHAI,PATEL DAHIBEN AMBALAL,MANSURI HUSENBHAI KASAMBHAI DELETED AS PER COURT'S ORDER,UNITED INDIA INSURANCE CO.LTD.	,DELETED,MR YN RAVANI,(MR AV TRIVEDI)
3660	FA/783/1993	23/12/2011	GUJARAT STATE ROAD TRANSPORT CCORPORATION,	(MR MD PANDYA)	SHANTILAL MANSUKHRAM THAKKAR (EXPIRED DURING PENDENCEY,VANLILA SURYAKANT THAKKAR,DIPALBEN SURYAKANT THAKKAR,BHAVIKASURYAKANT THAKKAR,DIPTIBEN SURYAKANT THAKKAR,NITION JAYANTILAL SHAH,NEW INDIA ASSURANCE CO.LTD,POPATLAL DHULABHAI PRAJAPATI,PRAMOD RAMANLAL BAROT,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD,ISMAILBHAI UMARBHAI DHARU	NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA,HL PATEL ADVOCATES
3661	FA/784/1993	23/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	KESHAVLAL M SHETH,SHANTABEN KESHAVLAL SHETH,JYOTSNABEN WD/O.RAMESHCHANDRA ALIAS BALCHAND K SHETH,MINOR NIMESH BALCHAND SHETH THRO'GUARDIAN JYOTSNABEN NO.3,MINOR LALO BALCHAND SHETH THRO'GUARDIAN JYOTSNABEN NO.3,PRAMODBHAI RAMANLAL BAROT,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,POPATBHAI DHULABHAI PRAJAPATI,JAYANTILAL VADILAL SHAH & CO.,ISMAILBHAI UMARBHAI DHARU,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA,MR RAJNI H MEHTA,MR VC VAGHELA
3662	FA/785/1993	23/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	JAYANTILAL VADILAL & CO.,PRAMODRAI RAMANLAL BAROT,ISMAILBHAI UMARBHAI MUSALMAN,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	DELETED,RULE UNSERVED,MR RAJNI H MEHTA,MR KK NAIR,MR VIBHUTI NANAVATI
3663	FA/788/1993	15/12/2016	GUJ STATE ROAD TRANSPORT CORPN,	RULE SERVED	GANIBHAI NURUBHAI SINDHI,MANUBHAI SOMABHAI PATEL	RULE UNSERVED
3664	FA/834/1993	28/11/2011	RANIBEN VALJIBHAI KHANDHERA,	MR RC KAKKAD	HEIRS OF VALJIBHAI RUDABHAI PATEL,SAMUBEN VALJIBHAI,PRAGNABEN VALJIBHAI MINOR THRO' SAMUBEN VALJIBHAI,JIGNABEN VALJIBHAI MINOR THRO' SAMUBEN VALJIBHAI,KAILESHKUMAR VALJIBHAI MINOR THRO' SAMUBEN VALJIBHAI,SATISHKUMAR VALJIBHAI MINOR THRO' SAMUBEN VALJIBHAI,NEW INDIA INSURANCE COMPANY,AMAD SUMAR VEJANAND & COMPANY,AMAD SUMAR SANDHI,VEJABHAI JIVABHAI AHER,NATIONAL INSURANCE COMAPNY	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
3665	FA/897/1993	13/12/2011	RAMANBHAI HARIBHAI CHAUHAN,	MR JITENDRA M PATEL	IDRISHBHAI AHMEDBHAI SHAIKH,SAIYED BABABHAI LAKDIWALA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED,RULE UNSERVED,MS LILU K BHAYA
3666	FA/898/1993	16/12/2011	KUBRABIBI WD/O.TAHERALI ABDULSATTAR,MINOR JAMALAHMED TAHERALI,MINOR ASHIYABIBI TAHERALI,MINOR MOHAMMADARIF TAHERALI,MINOR MOHAMMADKALAM TAHERALI,MINOR MOHAMMAD KHALID TAHERALI,MINOR AHMEDALI TAHERALI,MINOR ANISHABIBI TAHERALI,MINOR NAFISHABIBI TAHERALI,JABIRALI ABDULSATTAR	MR KF DALAL	SULEMAN HASTAKHAN PATHAN,MULJIBHAI KARSANBHAI,ORIENTAL INSURANCE COMPANY LIMITED	,NOTICE UNSERVED,MR KK NAIR
3667	FA/900/1993	11/04/2011	POKARJI T PUROHIT,	NOTICE SERVED,(MR RS PANDYA)	SATNARAYAN B PANIWALA,JOREMSAND H BHATT,UNITED INDIA INSURANCE CO.LTD	NOTICE UNSERVED,MR DARSHAN M PARIKH
3668	FA/901/1993	07/12/2011	JAYANTIBHAI JIVRAJBHAI VADGAMA,	(MR VC DESAI)	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3669	FA/902/1993	17/08/2011	HEIRS OF GULABBHAI H MANSURI,SAKINABIBI GULABBHAI MANSURI,SABERABIBI GULABBHAI MANSURI,ISHARAT GULABBHAI MANSURI,NASIM GULABBHAI H MANSURI,FARJANA GULABBHAI MANSURI,SHENAZ GULABBHAI MANSURI,PRAVIN GULABBHAI MANSURI,FARUK GULABHAI MANSURI	MR MH BAREJIA,(MR GIRISH D BHATT)	IBRAHIMBHAI K MANSURI,AYUBBHAI I MANSURI,HAFIZABIBI I MANSURI DECD.THROUGH THE LRS,HASINABEN D/O AHMEDBHAI KASAMBHAI MANSURI,SHAENAZBEN D/O AHMEDBHAI MANSURI,RAEESABEN D/O AHMEDBHAI MANSURI,SALAMABEN D/O AHMEDBHAI MANSURI,MAHMMEDBHAI I MANSURI,JAMILABEN I MANSURI,RABIABEN I MANSURI,KATUNBEN I MANSURI,KURSHIDABEN I MANSURI,ABEDABEN I MANSURI	,NOTICE SERVED,MS VANDANA H GURJAR,(MR HJ NANAVATI),MR SATYAM Y CHHAYA
3670	FA/903/1993	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	BHAGWATIBHAI GOVINDBHAI SOLANKI,	(MR JC GOHIL)
3671	FA/904/1993	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	BHAGWATIBHAI G SOLANKI,	NOTICE SERVED
3672	FA/905/1993	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	BHAGWATIBHAI G SOLANKI,	NOTICE SERVED
3673	FA/906/1993	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	BHAGWATIBHAI G SOLANKI,	NOTICE SERVED
3674	FA/907/1993	04/08/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SHELAT	BHAGWATIBHAI G SOLANKI,	NOTICE SERVED
3675	FA/908/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHI VELABHAI MEHABHAI,	NOTICE SERVED
3676	FA/909/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHI SALKABHAI MEHABHAI,	NOTICE SERVED
3677	FA/910/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR TAKUBHAI HAJABHAI,PARMAR VAJABHAI HAJABHAI,NAVALBHAI HAJABHAI PARMAR,PARMAR HADLIBEN HAJABHAI,PARMAR KALIBEN HAJABHAI,PARMAR VADLIBEN HAJABHAI,PARMAR VATKIBEN HAJABHAI	NOTICE SERVED
3678	FA/911/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUDIYA ANABHAI BHIKHABHAI,	NOTICE SERVED
3679	FA/912/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHI HARIJIBHAI GAMNABHAI,	
3680	FA/913/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHI JALAMABHAI JAMABHAI,	
3681	FA/914/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHI SHAKARABHAI RATABHAI,MUKHI FULABHAI FATABHAI,MUKHI LUKABHAI FATABHAI,MUKHI MALABHAI FATABHAI,MUKHI SHAKRIBEN FATABHAI	NOTICE SERVED
3682	FA/915/1993	21/02/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHI VELABHAI MEHABHAI,MUKHI HAJABHAI MEHABHAI	MR JV JAPEE
3683	FA/918/1993	16/03/2018	REGIONAL DIRECTOR-ESIC,	MR HEMANT S SHAH	ATMARAM MANEKLAL A FIRM,	NANAVATI ASSOCIATES
3684	FA/919/1993	06/02/2012	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	NESET TRADING CORPN. PVT.LTD. OFFICE ADDRESS:94,NAGDEVI STRE,	NOTICE UNSERVED
3685	FA/920/1993	28/02/2012	INDRAVADAN PUNAMBHAI,	MR MC BHATT	GUJARAT STATE ROAD TRANSPORT CORPORATION,NENAJI RANCHHODJI DABHI,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MRS VASAVDATTA BHATT
3686	FA/921/1993	28/02/2012	JASBHAI PARSHOTAMBHAI PATEL SINCE DECD.THRO HIS/HER LEGAL,KUSUMBEN JASHBHAI PATEL,PRAKASHBHAI JASHBHAI PATEL,MUKESHBHAI JASHBHAI PATEL	RULE UNSERVED,MR MC BHATT	G.S.R.T. CORPORATION,NENAJI RANCHODJI DABHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MRS VASAVDATTA BHATT
3687	FA/922/1993	28/02/2012	SHANKERLAL RAMESHWAR YADAV,	MR MC BHATT	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
3688	FA/923/1993	28/02/2012	NANJIBHAI ALIAS NENAJI RANCHODJI,	MR MC BHATT	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED
3689	FA/933/1993	02/09/2011	UNION BANK OF INDIA,UNION BANK OF INDIA	MR SS PANESAR,MR NARENDRA KHARE	SURAT DIST. POULTRY FARMERS COOP. SOCIETY LTD. (IN LIQDN.),	(MR NV ANJARIA),MR SN SHELAT

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3690	FA/934/1993	12/05/2011	ABDULABBAR A SHAIKH,GAZALA PUMP PARTE,SALADDIN ISMAIL MANSURI	(MR GIRISH D BHATT)	HEIRS OF NANALAL P RAVAL,MUKTABEN WD/O NANALAL P RAVAL,BHANUSHANKAR N RAVAL,VINODCHANDRA N RAVAL,RANJANBEN D/O NANALAL P RAVAL,NATIONA INSURANCE CO.LTD	,NOTICE SERVED,UNSERVED EXPIRED (N),MR DIPAK R DAVE,MR NAGESH C SOOD
3691	FA/935/1993	29/11/2011	CHIMANBHAI CHHAGANBHAI DHODIA PATEL,JAYESHBHAI CHIMANBHAI DHODIA PATEL,MINOR RAJU CHIMANBHAI DHODIA PATEL,MINOR KETAN CHIMANBHAI DHODIA PATEL	MR DR BHATT	KADERBHAI HASANBHAI SHAIKH,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA
3692	FA/936/1993	25/04/2017	LAKHABHAI MANJIBHAI SAGPARIA,	(MR HM LATHIA)	BALIRAM NANKU AHIR,KANJI JETHABHAI GANDHI,UNITED INDIA INSURANCE CO.LTD.,ISMAIL IBRAHIM,SUDHABEN RAMESHCHANDRA TRIVEDI,NEW INDIA ASSURANCE CO LTD	
3693	FA/937/1993	29/04/2011	MOTIRAM SINGABHAI VASAVA,	(MR PN BAVISHI)	SURESHBHAI KASHIRAM MARATHA,UNITED INDIAN INSURANCE CO.	,NOTICE SERVED
3694	FA/938/1993	07/12/2011	KAMLESHBHAI MAHESHBHAI BHATT,	(MR GIRISH D BHATT)	ROOPCHAND RANCHHOD,RANCHHOD BHANABHAI PARMAR,UNITED INDIA INSURANCE CO LTD	RULE UNSERVED,MR KF DALAL
3695	FA/939/1993	18/04/2018	GODAVARIBEN,MANJULABEN RAVAJIBHAI PRAJAPATI,NARESHKUMAR RAVAJIBHAI PRAJAPATI,MINOR VINODKUMAR R PRAJAPATI THRO' GUARDIAN P.NO.1,MINOR CHANDRAKANT R PRAJAPATI THRO' GUARDIAN P.NO.1	RULE SERVED	SATYANARAYAN CHIRANJIVLAL SHARMA,GUJARAT STATE ROAD TRANSPORT CORPORATION	UNSERVED EXPIRED (N),MR PRANAV G DESAI
3696	FA/940/1993	02/12/2011	HETAL MANSUKHLAL SHAH,	(MR UMESH A TRIVEDI)	DIVISIONAL ENGINEER TELECOM MICROWAVE PROJECT,ORIENTAL ISURANCE CO.LTD	NOTICE SERVED,MR RAJNI H MEHTA
3697	FA/942/1993	04/02/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAWANSINH RATANSINH -EXPIRED-,VAKTUBA WD/O JAWANSINGH PARMAR,LAKMANSINGH S/O JAWANSINGH PARMAR,KAILASHBHA D/O JAWANSINGH PARMAR,VISHNUKUMAR S/O JAWANSINGH PARMAR,DIWANSINGH S/O JAWANSINGH PAR MAR,BALWANTSINH S/O JAWANSINH PARMAR,KALYANSINH S/O JAWANSINH PARMAR,PRASANBHA D/O JAWANSINGH PARMAR,RANJITSINH RATANSINH.	,NOTICE SERVED,DS AFF.NOT FILED (R),(MR RN SHAH)
3698	FA/943/1993	20/12/2011	SATISH RAMANLAL MACKWAN,	MR AR MAJMUDAR	RAMESH CHANDULAL WAGHELA,APAR PRIVATE LIMITED,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR SANDIP C SHAH
3699	FA/944/1993	23/11/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANKUBEN WD/O CHUNIBHAI BHAGVANDAS,SHARDABEN CHUNIBHAI,SAVITABEN CHUNIBHAI,ISHVARBHAI CHUNIBHAI	
3700	FA/945/1993	23/11/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL CHALDAS,	
3701	FA/946/1993	23/11/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI RANCHHODBHAI,	
3702	FA/948/1993	02/12/2011	GUJ STATE ROAD TRANSPORT CORPN,	MR HEMANT S SHAH	MAHADEVBHAI RANCHHODBHAI BHARWAD,HEIRS OF MOHANBHAI RANCHHOD- BHAI BHARWAD,MOGHIBEN WD/O MOHANLAL,PARVATIBEN MOHANLAL BHARWAD,RANJANBEN MOHANLAL BHARWAD,BHAGWATIBEN MOHANLAL BHARWAD,SATISHBHAI MOHANLAL BHARWAD,LAXMANBHAI MOHANLAL BHARWAD,BHARATBHAI MOHANLAL BHARWAD,BHAVNABEN MOHANLAL BHARWAD,ARJANBHAI RANCHHODBHAI BHARWAD	,DELETED,RULE SERVED
3703	FA/949/1993	17/04/2012	KAILASHBHAI VALJIBHAI SHARMA,	NOTICE UNSERVED	UKARBHAI KALABHAI KOLI,KANIYALAL HAROOMAL SINDHI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR RAJNI H MEHTA
3704	FA/952/1993	17/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	CHOICE CONTAINER,	NOTICE SERVED

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3705	FA/953/1993	13/09/2010	MANIBHAI RAYBHAI PATNI GUAR' MINOR PRAKASH MANIBHAI,	(MR VC DESAI)	MANSUKHBHAI BABUBHAI DUMAR,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
3706	FA/956/1993	19/11/2010	SPL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VITHAL MOTIBHAI :- UKABHAI VITHALBHAI VASAVA,	NOTICE SERVED
3707	FA/957/1993	19/11/2010	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHANDUBHAI TULSIBHAI VASAVA,	NOTICE SERVED
3708	FA/958/1993	19/11/2010	SPL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI REVLABHAI VASAVA,	NOTICE SERVED
3709	FA/960/1993	18/02/2016	HANIFABIBI WD/O AHMEDBHAI DAUDBHAI SHARIK,MINOR HUSEIN AHMED SHAIKH THROUGH THEIR GUARDIAN NO.1,MINOR ILIYAS AHMED SHAIKH THROUGH THEIR GUARDIAN NO.1	MR.HIREN M MODI	JESHBIRSINH ALIAS MANECHANDRA MAHENDRASINH BHAT,NEW SHAKTI TRANSPORT COMPANY,NEW INDIA ASSURANCE CO.LTD.,RAJESHKUMAR RAMSINGH RAJPUT,MGF (INDIA) LTD.,NEW INDIA ASSURANCE COMPANY LIMITED	,NOTICE UNSERVED,MS LILU K BHAYA
3710	FA/961/1993	30/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	JAYDEEPSINH PRATAPSINH PUWAR,IBRAHIMBHAI A. BHARUCH DELETEDAS PER COURT ORDER DT.25.11.11	DELETED,MR KM PARIKH
3711	FA/964/1993	28/08/2019	ABDULJABBAR DOSAMIYA DURRANI SINCE DECEASED THRO'HIS HEIRS,PYARIBEGUM JABBARMIYA DURRANI,NASIMBANU JABBARMIYA DURRANI,RUKSANABANU JABBARMIYA DURRANI,SAHENAZBANU JABBARMIYA DURRANI,SAMIMBANU JABBARMIYA DURRANI, MINOR THRO'PYARIBEGUM DURRANI,RAFIKMIYA JABBARMIYA DURRANI,SALIMMIYA JABBARMIYA DURRANI,FIROZ JABBARMIYA DURRANI	DECEASED LITIGANT,MR MEHUL S SHAH,JENIL M SHAH	CHISTIYA KHANKA MASJID,KABRA- STAN AND DARGAH PUBLIC TRUST,SIRAJUDIN KHWAJ NASIRUDIN CHISTI,HISAMUDIN BADRUDIN VAJIFDAR,ABDULHAQUE ABDULMAJID MUNSHI,GULAMFARID FATEHMOHMED MUNSHI,SULEMANBHAI VALJIBHAI MEMAN,RAHMATKHAN RAMJANKHAN,MOHAMMEDABBAS WAHIDALI,MOJUDDIN GHISABHAI NAGORI	,MR KJ VYAS,MR SHIVANG J SHUKLA
3712	FA/975/1993	19/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	KAILASHBEN WD/O.JAYANTILAL GOKALBHAI PATEL,MINOR VIPINBHAI JAYANTILAL PATEL,MINOR PRAKASH JAYANTILAL PATEL,MINOR NARESHBHAI J PATEL,MANUBHAI BHAGWANBHAI RATHAVA,RAJESH CONSTRUCTION & TRADING CO.	,MR JITENDRA M PATEL
3713	FA/977/1993	28/12/2011	RAVJIBHAI VELJI IRANI,	MR BP TANNA	GANGABEN WD/O.BHIKHABHAI KHENGARBHAI,NILABEN MINOR THRO' GUARDIAN GANGABEN WD/O.BHIKHABHAI K.,PREMJIBHAI MINOR THRO' GUARDIAN NO.1.,BHIKHUBEN MINOR THRO' GUARDIANNO.1.,SHANTABEN MINOR THRO' GUARDIANNO.1.,MANJUBEN MINOR THRO' GUARDIAN NO.1.,LAKHABHAI KHENGARBAHI,PARSHOTAMBHAI KHALPABHAI VASAVA,SORATHIA LAVJIBHAI VIRJIBHAI,NEW INDIA ASSURANCE CO.LTD.	UNSERVED EXPIRED (N),RULE UNSERVED,UNSERVED EXPIRED (R),MR G RAMAKRISHNAN,MS LILU K BHAYA
3714	FA/978/1993	13/12/2011	GYAN SINGH,S/O SHRI RAM CHANDRA,	MR SV RAJU	KAILASH WD/O MAHESHCHANDRA HANSSRAJ,NAMRATA MAHESHCHANDRA BHASIN,ANURADHA MAHESHCHANDRA BHASIN,SHILPA MAHESHCHANDRA BHASIN,SAKET MAHESHCHANDRA BASIN,HANSHRAJ CHARANDAS BHASIN,KUNDANDEVI W/O HANSRAJ BHASIN,SHERKHAN MANDANKHAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PRAKASH K JANI,MR SUNIL B PARIKH
3715	FA/979/1993	21/12/2009	ORIENTAL INSURANCE CO. LTD,BUDHABHAI GANPATHBHAI SOLANKI,PRAVINBHAI MOTIBHAI PATEL	MR ARUN H MEHTA	DHAIRYASING SHREE RANGRAO JAGTAP,	
3716	FA/981/1993	29/04/2011	THAKORE KALOOSINGH CHERSINGH,	MR VS SHAH	BABUJI HEMAJI BHAT,PUKHRAJ DOORGAJI PRAJAPATI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED
3717	FA/982/1993	06/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI DHANJIBHAI VASAVA,	NOTICE SERVED
3718	FA/983/1993	06/07/2011	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJUNBHAI CVASAVA,	NOTICE SERVED

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3719	FA/986/1993	29/09/2010	KANAKSING PRABHATSING ZALA,	MR RAXIT J DHOLAKIA	ANILBHAI M RAJWADI,IBRAHIM ISMAIL BHOLE,SHANKARLAL SHANABHAI AND CO,UNITED INDIA INSURANCE CO LTD,BALVANTSINH MANUBHAI GOHIL,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)
3720	FA/987/1993	29/09/2010	KANAKSING PRABHATSING ZALA,	MR RAXIT J DHOLAKIA	BHAGVANBHAI PARBHUBHAI PATEL,MINOR AMITA BHAGWANBHAI PATEL,MINOR BHAVESH BHAGWANBHAI PATEL,IBRAHIM ISMAIL PATEL (BHOLE),SHANKARLAL SHANABHAI & CO.,UNITED INDIA INSURANCE CO.,BALVANTSINH MANUBHAI GOHIL,NATIONAL INSURANCE CO.	NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)
3721	FA/988/1993	29/09/2010	KANAKSING PRABHATSING ZALA,	MR RAXIT J DHOLAKIA	RAMUBHAI ZINABHAI PATEL,SOMIBEN W/O.BHAILALBHAI BECHARBHAI PATEL,IBRAHIM ISMAIL PATEL (BHOLE),SHANKARLAL SHANABHAI & CO.,UNITED INDIA INSURANCE CO.,BALVANTSINH MANUBHAI GOHIL,NATIONAL INSURANCE CO.	,NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)
3722	FA/989/1993	29/09/2010	KANAKSING PRABHATSING ZALA,	MR RAXIT J DHOLAKIA	RAMILABEN DAHYABHAI PATEL,ISMAIL IBRAHIM PATEL,SHANKARBHAI SHANABHAI & CO.,,UNITED INDIA INSURANCE CO.,BALVANTSINH MANUBHAI GOHIL,NATIONAL INSURANCE CO.	NOTICE SERVED,MR KF DALAL
3723	FA/990/1993	29/09/2010	KANAKSING PRATAPSING ZALA,	MR RAXIT J DHOLAKIA	BHAVESH BHAGWANDAS PATEL THRO' BHAGWANDAS P. PATEL,IBRAHIM ISMAIL BHOLE,SHANKARLAL SHANABHAI & CO.,UNITED INDIA INSURANCE CO.,BALVANTSING MANUBHAI GOHIL,NATIONAL INSURANCE CO.	NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)
3724	FA/991/1993	29/09/2010	KANAKSING PRABHATSING ZALA,	MR RAXIT J DHOLAKIA	MINOR ANITABEN B PATEL,THROUGHGUARDIAN B P ZALA,IBRAHIM ISMAIL BHOLE,SHANKARLAL SHANABHAI & CO.,UNITED INDIA INSURANCE CO.,BALVANTSINH MANUBHAI GOHIL,NATIONAL INSURANCE COMPANY	,NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)
3725	FA/992/1993	13/02/2012	YAKUB DOSTMAHAMAD BLOCH,MUSLIM,	RULE SERVED,MS AMIBEN H LATHIA,MR PARAS H LATHIA	VINUBHAI NAROTTAMBHAI,ZAVERBHAI KUNVERJIBHAI SHAH,PRUTHVISINH JADEJA,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
3726	FA/1002/1993	17/11/2016	RAYALIBEN WD/O MAKANSINH JIWABHAI BAJANIA BHIL,TINIBEN D/O. MAKANSINH MINOR THRO' GUARDIAN NO.1.,MAHESHKUMAR S/O MAKANSINH MINOR THRO' GUARDIAN NO.1.,BAI RUPALIBEN D/O.JIWABHAI RUPABHAI BAJANIA	NOTICE SERVED	N B PESHRANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	UNSERVED EXPIRED (N),MR HS MUNSHAW
3727	FA/1006/1993	14/12/2011	KANUBHAI RATILAL KANSARA DECEASED HIS LEGAL HEIRS.,MADHUBEN KANUBHAI R. KANSARA,ANITA KANUBHAI KANSARA,SANDIP KANUBHAI KANSARA,GUDI KANUBHAI KANSARA,LALIT KANUBHAI KANSARA,KAMALABEN RATILAL KANSARA	MR VH DESAI	G.S.R.T. CORPORATION,BANSILAL KANAJI TIRGAR,GOYAL GOODS TRANSPORT CO LTD,NEW INDIA ASSURANCE CO LTD	RULE UNSERVED,(MR MD PANDYA),MR SUNIL B PARIKH,MR YN RAVANI
3728	FA/1007/1993	09/07/2010	KANKUBEN WD/O SOMABHAI HIRABHAI PARMAR,NATWARBHAI SOMABHAI PARMAR	MR VH DESAI	SOMABHAI HARGOVANDAS PATEL,GENERAL MANAGER,GUJARAT STATE ROAD TRANSPORT CORPORATION,DEVDA OMPRAKASH PUNJARAM (MALI),KASHIRAM SADARAMJI BHIL,UNITED INDIA INSURANCE CO.LTD.	,SERVED BY RPAD (N),NOTICE UNSERVED,MRS VASAVDATTA BHATT,MS AMEE YAJNIK
3729	FA/1008/1993	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	MUSA NATHU KOLI DELETED AS PERCOURT ORDER DATED 21-12-2011,RAIMABAI HUSA NATHU KOLI,UMAR MUSA NATHU KOLI,MAMU MUSA NATHU KOLI,JAVERBAI MUSA NATHU KOLI,NAVINKUMAR CHUNILAL THACKER	DELETED,RULE SERVED, (MR YS MANKAD)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3730	FA/1009/1993	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI GAFURBHAI RASULBHAI,	MR GAURANG H BHATT
3731	FA/1010/1993	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI VALIBHAI RASULBHAI,MANSURI GAFURBHAI RASULBHAI	MR GAURANG H BHATT
3732	FA/1011/1993	12/03/2012	MANJULABEN WD/O S K PATELIA,MINOR SURAJBEN D/O S K PATELIA,KALUBHAI B PATELIA,DAHIBEN W/O K B PATELIA	NOTICE SERVED	ANUPSING KALUSING BARIA,CHANDUBHAI H PATNI,NATIONAL INSURANCE CO.LTD	,MR SUNIL B PARIKH
3733	FA/1012/1993	12/03/2012	SALABHAI KALUBHAI PATELIA,	UNSERVED EXPIRED (N)	ANUPSING KALUSING BARIA,CHANDUBHAI H PATNI,NATIONAL INSURANCE CO.LTD	NOTICE SERVED
3734	FA/1013/1993	30/03/2012	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL	SHANTILAL RAYMALJI THAKOR,DEVARAM RAMSINH,KAMLESHKUMR G JAYSWAL	RULE SERVED,SERVED BY AFFIX. (R),(MR HV PUJARA),MR GAURANG K PATEL
3735	FA/1014/1993	30/03/2012	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,MS HINA DESAI	VASHRAMJI KALUJI THAKOR,DEVARAM RAMSINH,KAMLESHKUMR G JAYSWAL	RULE SERVED,SERVED BY AFFIX. (R),(MR HV PUJARA)
3736	FA/1015/1993	22/11/2011	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,MS HINA DESAI	THAKOR SURASHBHAI CHHANAJI,THAKOR MAHENDRAKUMAR CHHANAJI - DELETED -,THAKOR RAMESHKUMAR CHHANAJI,THAKOR KOLILABEN CHHANAJI,DEVRAM RAMSINH,KAMLESHKUMAR G JAYSWAL,THAKOR MASRAJI - DELETED -,PRAJAPATI BABUBHAI NATHALAL - DELETED -	NOTICE UNSERVED,DELETED,RULE SERVED,SERVED BY RPAD (R),(MR HV PUJARA)
3737	FA/1016/1993	30/03/2012	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,MS HINA DESAI	CHAUHAN MISRILAL NANURAM,DEVARAM RAMSINH,KAMLESHKUMR G JAYSWAL,THAKOR ASRAJI - DELETED -,CHAUHAN SHANTABEN MISRILAL,PRAJAPATI BALUBHAI NATHABHAI - DELETED -	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),(MR HV PUJARA),(MR PARESH M DARJI)
3738	FA/1017/1993	30/03/2012	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,MS HINA DESAI	THAKOR SHANTILAL SOMABHAI,DEVARAM RAMSINH,KAMLESHKUMR G JAYSWAL,THAKOR MASRAJI - DELETED -,PRAJAPATI BABUBHAI - DELETED -,BHIKHIBEN SHANTILAL THAKOR,DARIYABEN RAMESHBHAI THAKOR	DELETED,RULE SERVED,SERVED BY AFFIX. (R),(MR HV PUJARA)
3739	FA/1018/1993	30/03/2012	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL,MS HINA DESAI	MINOR ASHOKKUMAR TALAJI THAKORTHRO'HIS NEXT FRIEND TALAJI,DEVARAM RAMSINH,KAMLESHKUMR G JAYSWAL	RULE SERVED,SERVED BY AFFIX. (R),(MR HV PUJARA)
3740	FA/1019/1993	03/02/2010	MONI DENIEL,	MR MTM HAKIM	ANIL RAJ (SINCE DECD.THR. LEGAL HEIRS),DR. USHA RAJ,UNITED INDIA INSURANCE CO.LTD.	NOTICE UNSERVED,DS AFF.NOT FILED (N),MS HINA DESAI
3741	FA/1020/1993	28/12/2011	HEIRS OF NANJIBHAI GIRDHARLAL MISTRI,LALITABEN NANJIBHAI MISTRI,KAMLESH NANJIBHAI MISTRI,HARESH NANJIBHAI MISTRI	(MR RA MISHRA)	VALJI RAVJI MARIYA HARIJAN,RANJIBHAI RAVJIBHAI SHEKHAVA,NEW INDIA INSURANCE CO.LTD.,LAKHABHAI JUSABHAI SINDHI,VASRAMBHAI MULJIBHAI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RR MARSHALL,MR SUNIL B PARIKH
3742	FA/1021/1993	13/07/2010	UNION OF INDIA,SHAYAR MANARAM MEENA	MR PS CHAMPANERI,MS ARCHANA U AMIN	HARISHKUMAR CHHAGANLAL SONI,	MR TRILOK J PATEL
3743	FA/1022/1993	15/12/2011	MAHIPATSINH UDESINH RAJPUT,	MR PM THAKKAR	BHARVAD KARANBHAI BHAYBHAI,KHISTRI ANAND FRANSIS,NEW INDIA INSURANCE CO. LTD	,RULE SERVED,MR SUNIL B PARIKH
3744	FA/1023/1993	03/12/2010	RAMVIJAY FLOUR FACTORY,	MR MAHESH R SHAH	TALSAJI VENAJI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3745	FA/1027/1993	28/03/2012	MINOR SHAGUN SUDHIR RATHI,DHARAM NARAYAN RATHI,PRABHA D RATHI,AJAY RATHI,CHANDRAVALIDEVI RATHI DECD.THRLEGAL HEIRS & LRS PET NO.1TO4	MR BS PATEL	SOHANLAL JOHARI,NEW INDIA INSURANCE CO.LTD	SERVED BY RPAD (N),MR SUNIL B PARIKH
3746	FA/1028/1993	28/03/2012	MINOR SHAGUN SUDHIR RATHI,DHARAM NARAYAN RATHI,PRABHA D RATHI,CHANDRAVALIDEVI RATHI	MR BS PATEL	SOHANLAL JOHARI,NEW INDIA INSURANCE CO.LTD	SERVED BY RPAD (N),MR SUNIL B PARIKH
3747	FA/1036/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RATHOD KACHARABHAI KURABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3748	FA/1037/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SUTRHAR MAGANBHAI MOTIBHAI,SUTHAR TALJABHAI MOTIBHAI THRO' MAGANBHAI MOTIBHAI,SUTAHRA RAMANBHIA MOTIBHAI THRO' MAGANBHAI MOTIBHAI,SUTHAR NATHABHAI MOTIBHAI THRO' MAGANBHAI MOTIBHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3749	FA/1038/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LUHAR KACHARABHAI SHANKARBHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3750	FA/1039/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LUHAR MAGANBHAI KOHYABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3751	FA/1040/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RATHOD KHEMABHAI RAMABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3752	FA/1041/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKAMBHAI NATHABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3753	FA/1042/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI KODARBHAI NARABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3754	FA/1043/1993	24/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER,MR MEHUL S SHAH	PATEL KACHRABHAI DHARAMBHAI,PATEL JIVABHAI RAMABHAI,PATEL DURABHAI RAMABHAI,PATEL MAKAMBHAI RAMABHAI,PATEL RAMILABEN RAMABHAI,PATEL JAYANTIBHAI RAMABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3755	FA/1044/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI MAGANBHAI NARABHAI,PATEL DHARMABHAI BHAGWANBHAI,PATEL JIVABHAI RAMABHAI KODARBHAI,PATEL MOKAMBHAI RAMABHAI KODARBHAI,PATEL KURABHAI RAMABHAI KODARBHAI,PATEL JAYANTIBHAI RAMABHAI KODARBHAI,RAMILABEN RAMABHAI KODARBHAI,KESHABHAI KODARBHAI,PATEL REVABHAI KODARBHAI,PAGI KODARBHAI NARABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3756	FA/1045/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	UDAJI SOMAJI,EXECUTIVE ENGINEER	,MR JV JAPEE
3757	FA/1046/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LUHAR DHULABHAI JAVABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3758	FA/1047/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LUHAR TALSIBHAI KOHYABHAI,EXECUTIVE ENGINEER	,UNSERVED EXPIRED (N)
3759	FA/1048/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SUTHAR TULJIBHIA MAGANBHAI,EXECUTIVE ENGINEER	
3760	FA/1049/1993	24/07/2008	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NAI JETHABHAI PARMABHAI,NAI HARIBHAI PARMABHAI,EXECUTIVE ENGINEER	,MR JV JAPEE
3761	FA/1050/1993	19/01/2011	SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANSINGBHAI MATHURBHAI,RAMBHAI MATHURBHAI,SHANABHAI MATHURBHAI,BHIKHABHAI MATHURBHAI,CHANCHALBEN MATHURBHAI,MANIBEN MATHURBHAI	(MR JD AJMERA)
3762	FA/1051/1993	19/01/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANCHHABEN WD/O CHANDUBHAI DAHYABHAI,MAGANBHAI CHANDABHAI,MADHUBEN CHANDABHAI	MR GM AMIN
3763	FA/1052/1993	19/01/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHIKHABHAI B PATEL,	(MR JD AJMERA)

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3764	FA/1053/1993	19/01/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAHIJIBHAI SOMABHAI,MARGHABHAI MAHIJIBHAI,SHANTABEN WD/O.BABUBHAI SOMABHAI	DELETED
3765	FA/1054/1993	19/01/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANIBHAI ISHWARBHAI,MOHANBHAI ISHWARBHAI,MAGANBHAI ISHWARBHAI,SHANTIBBHAI ISHWARBHAI,DAHIBEN WD/O ISHWARBHAI,KAMLABEN ISHWAARBHAI	(MR JD AJMERA)
3766	FA/1055/1993	09/05/2011	GODAVARIBEN PRAGJIBHAI,	(MR JD AJMERA)	AMRUTLAL ANANDJI,COMMISSIONER,ARJUNLAL NEMCHAND KAPADIA,MUMARPAL NEMCHAND KAPADIA	,UNSERVED EXPIRED (N), (MR JR NANAVATI)
3767	FA/1083/1993	14/03/2018	SMT. SHANTABEN, WD/O SHRI NARSHIBHAI DHANJI SATHWARA,SHRI DHANJIBHAI VIRUBHAI SATHWARA,SMT. LAKHMABHAI DHANJI SATHWARA M/O SHRI NARSHIBHAI SATHWARA,KUM. BHARTIBEN DHANJI SATHWARA (MINOR),KUM. SAMIBEN DHANJI SATHWARA (MINOR)	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHRI VELJIBHAI SADAAHIR [DELETED],NATIONAL POWER TRANSPORT,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,MS LILU K BHAYA
3768	FA/1084/1993	14/09/2010	MAGHJIBHAI KHIMJI SATHWARA,LAKHAMBHAI MEGHJIBHAI SATHWARA,MANJULABEN MEGHJIBHAI SATHWARA,GEETABEN MEGHJIBHAI SATHWARA	MR MEHUL S SHAH,(MR SURESHM SHAH)	VELJI SADA AHIR,NATIONAL POWER TRANSPORT,NEW INDIA INSURANCE CO.LTD	NOTICE SERVED,MR SANDIP C SHAH
3769	FA/1086/1993	24/02/2016	BELA NARENDRABHAI PATEL(MINOR)THR'GUARDIAN N N PATEL,	MAULIK H VAGHELA	SURESHBHAI AMBALAL,HEIRS OF AMBALAL MOTIDAS PATEL,SURESHBHAI AMBALAL (THROUGH HIS LRS. RESP.NO.2.2 TO 2.4),BHARATBHAI AMBALAL,CHANDRAKANT AMBALAL,HARSHADBHAI AMBALAL,MADHUBEN WD/O.AMBALAL MOTIDAS (THRO' HER LRS. RESP.NO.2.2 TO 2.4),DIVISIONAL MANAGER	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR VC THOMAS
3770	FA/1087/1993	01/12/2011	MANJULABEN JAGATSINH,JIVABHAI SUKHABHAI,HIRABEN JIVABHAI,JADIBEN SHIVABHAI,SHIVABHAI JIVABHAI	MR SV RAJU	NATWARLAL CHUNILAL JOSHI,NEW INDIA INSURANCE CO.LTD.	UNSERVED EXPIRED (R),MR PALAK H THAKKAR
3771	FA/1088/1993	15/06/2010	BHIKHALAL DAMJI VAGHRI,	(MR SURESHM SHAH)	GALABHAI AYAR DRIVER,BACHUBHAI DEVJIBHAI AYAR,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA
3772	FA/1089/1993	06/02/2012	RAMJU SUMAR MIYANA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMNARAYAN,MULCHAND BHAVRILAL MEENA,NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK,MR SUNIL B PARIKH,MR YN RAVANI
3773	FA/1091/1993	06/09/2018	MOHINI PADMAKAR JANVE,	MR DR BHATT	PADMAKAR YADAVRAO JANVA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED
3774	FA/1093/1993	16/12/2011	AAKKHAMBHAI GALABHAI BHOMAT,	MR MC BHATT	SUVARNSING HARISINH SAINI,GREEN ROADWAYS,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR SUNIL B PARIKH
3775	FA/1096/1993	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	VIRABEN WD/O NARAYANBHAI ARJANBHAI PRAJAPATI,4AKULBHAI B PRAJAPATI,JAYESHBHAI N PRAJAPATI,JASWANTBHAI C PRAJAPATI,PAREKH TRANSPRT CO.,MADHAJI M THAKORE,NEW INDIA INSURANCE CO.LTD	DELETED,RULE SERVED,RULE UNSERVED,MR RAJNI H MEHTA
3776	FA/1097/1993	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SAFFIMOHMED ALLAUDIN CHHANAVALA,JASANTLAL CHHABILDAS PRAJAPATI,MADHAJI M THAKORE,PRAKASH TRANSPORT CO.,NEW INDIA INSURANCE CO.LTD	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA,MR MEHUL SHARAD SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3777	FA/1098/1993	11/01/2012	GUJ STATE ROAD TRANSPORT CORPN,	MR HEMANT S SHAH	THAKOR RAJAJI DHIRAJI,DAHIBEN WD/O KHODAJI RAMJI,JAYANTBHAI KHODAJI,HANSIBEN KHODAJI,VIMUBEN KHODAJI,SAJANBEN KHODAJI,KAILASHBEN KHODAJI,SURYABEN KHODAJI,JASVANTLAL CHHAGANDAS PRAJAPTI,THAKARDA MADHAJI MERAJI,PATEL AMBALAL SADARBHAI,NEW INDIA INSURANCE CO.LTD	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA,MR MANISH R RAVAL
3778	FA/1099/1993	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	HEIRS OF MOTIBHAI SENDHABHAI PATNI,CHANDUBEN WD/O MOTIBHAI,KANTIBHAI M PATNI,REMUBHAI M PATNI,MANGUBEN D/O MOTIBHAI,PUNAMBHAI S/O MOTIBHAI,JASVANTBHAI CHHABILRAY PRAJAPATI,MADHAJI MERAJI THAKOR,AMBALAL A PATEL,NEW INDIA INSURANCE CO.LTD	,DELETED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
3779	FA/1100/1993	05/12/2011	PRAHLADBHAI AMTHABHAI RAMI,KAMLABEN P RAMI	MR SUNIL K SHAH	M M MODI,NEW INDIA INSURANCE CO.LTD	RULE NOT RECD BACK,RULE UNSERVED
3780	FA/1102/1993	21/11/2011	BACHUBHAI GOPALBHAI MISTRY,JITUBHAI BACHUBHAI MISTRY	RULE NOT RECD BACK,MR JIGAR M PATEL	KANTIBHAIGEMALBHAI VASAVA,JAYENDRABHAI GOVINDBHAI PATEL,NEW INDIA ASSURANCE COMPANY	,MR AJAY R MEHTA
3781	FA/1105/1993	29/04/2011	ORIENTAL INSURANCE CO.LTD.,MUSA HAJI SUMRA,KASAM VALIMOHMED KHIRA	MR KK NAIR	MANJULABEN R AJMERA (DIED),HARSHA ARVIND KUMAR GANATRA,MAHESHKUMAR RAMNIKLAL DOSHI,USHA PRADEEPKUMAR DOSHI,ARUNA PANKAJKUMAR MEHTA,SURESHKUMAR RAMNIKLAL AJMERA,PRAVIN JERAMBHAI YADAV,UNITED INDIA INSURANCE CO.LTD	NOTICE UNSERVED,(MR AV TRIVEDI),(MR HM LATHIA),MS AMIBEN H LATHIA,MR PARAS H LATHIA
3782	FA/1111/1993	16/02/2016	VANLILA SURYAKANT THAKKER,DIPABEN SURYAKANT THAKKAR,MINOR BHAVITA S THAKKER THRO' GUARDIAN APPL.NO.1.,MINOR DIPTIBEN S THAKKER THRO' GUARDIAN APPL. NO.1.	NOTICE SERVED,MR PR THAKKAR,HL PATEL ADVOCATES	NITIN JAYANTILAL SHAH,NEW INDIA INSURANCE CO LTD,POPATLAL DHULABHAI PRAJAPATI,DECEASED PRAMOD RAMANLAL BAROT THRO HIS LEGAL HEIRS,RUPESH PROMOD BAROT,RAJESH PRAMOD BAROT,ORIENTAL FIRE & GENERAL INSURANCE CO LTD,ISMAILBHAI UMARBHAI DHARU,GUJARAT STATE ROAD TRANSPORT CORPORATION	,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),SERVED BY PUBLICATION IN NEWS,MRS VASAVDATTA BHATT,MR AJAY R MEHTA,MR RAJNI H MEHTA
3783	FA/1112/1993	26/12/2011	RAWAL RAMJIBHAI LALLUBHAI,SHANTABEN WD/O RAWAL RAMJIBHAILALLUBHAI - DELETED AS EXPIRED,RAWAL RAMILABEN WD/O AMRUTBHAIRAMJIBHAI,RAWAL ANANDKUMAR AMRUTBHAI THRO'RAWAL RAMILABEN AMRUTBHAI,RAWAL ASHABEN AMRUTBHAI THRO'RAWAL RAMILABEN AMRUTBHAI	DELETED,MR VH DESAI, (MR SG SHAH)	VAKATSINH KULAJI THAKOR,GOVINDBHAI ISHWARBHAI PATEL,NEW INDIA INSURANCE CO LTD,RABARI AJMALBHAI RAMJIBHAI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR RAJNI H MEHTA
3784	FA/1119/1993	18/04/2018	PRABHABEN WIDOW OF GOPALBHAI MAVAJIBHAI PRAJAPATI,DIPAKKUMAR GOPALBHAI PRAJAPATI,SANJAYKUMAR G PRAJAPATI	RULE SERVED	SATYANARAYAN CHIRANJIVLAL SHARMA,GUJARAT STATE ROAD TRANSPORT CORPORATION	UNSERVED EXPIRED (N),MR PRANAV G DESAI
3785	FA/1123/1993	18/11/2011	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	KANUBHAI H PRAJAPATI,RAMESHBHAI HIRALAL VANIA,KIRANKUMAR MANHARLAL PARIKH,SUBHASH PARIKH & CO.	(MR DN PATEL),MS PAURAMI B. SHETH
3786	FA/1126/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HIRJIBHAI JADAVBHAI,MANSUKHLAL HIRAJIBHAI,GOKALBHAI JADAVBHAI,MAVJIBHAI JADAVBHAI,NANJIBHAI JADAVBHAI	,NOTICE SERVED
3787	FA/1127/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSHIBHAI KARSANBHAI,	
3788	FA/1128/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERAMAN PANCHA JESA RABARI,	

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3789	FA/1129/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LADHABHAI SHANJIBHAI,	
3790	FA/1130/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD.OF HIRJIBAI JADAVBHAI,MANSUKHLAL HIRJIBHAI,GOKALBHAI JADAVABHAI,MAVJIBHAI JADAVBHAI,NANJIBHAI JADAVBHAI	
3791	FA/1131/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALDE RAJEDBHAI,MERU RAJEDHBHAI,VEJA RAJEDBHAI	
3792	FA/1132/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MER BHURA GHELA,SAVDAS GHELA,JIVA GHELA,GHELA ARJAN	
3793	FA/1133/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVRAJ GOVINDBHAI,DECEASED- KANJI HIRABHAI THROUGH HIS HEIRS,SHAKARBEN KANJI WD/O. KANJI HIRA,TULSIDAS KANJI HIRA,SINCE DECEASED THRO'HIS HEIRS & LRS,,JAMNADAS KANJI HIRA,HARILAL KANJI HIRA,SHANTABEN KANJI HIRA,JAMKUBEN KANJI HIRA,MANJULABEN KANJI HIRA,HANSABEN KANJI HIRA,NARESH TULSIDAS BHOOT,RAMBHABEN TULSIDAS BHOOT WD/O TULSIDAS KANJIBHAI BHOOT,RAJESH TULSIDAS BHOOT,KIRIT TULSIDAS BHOOT,BHAVNABEN TULSIDAS BHOOT	,NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),(MR PV HATHI)
3794	FA/1134/1993	30/07/2009	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHNAJIBHAI KARAMSHIBHAI,	
3795	FA/1135/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGA DEVA,THHEBA DEVA	
3796	FA/1136/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MER NAGA MERUBHAI,MER VIRAM MERUBHAI	
3797	FA/1137/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILA ARJAN,MER UKA KESAV,MER BHIKHA PARBAT HASSTE,LILA ARJANBHAI	
3798	FA/1138/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MER KHIMABHAI KANABHAI,	
3799	FA/1139/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOKALBHAI PREMJIBHAI,HEIRS OF DECD.VELJIBHAI PREMJIBHAI	
3800	FA/1140/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANBHAI RAJSHIBHAI,	
3801	FA/1141/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HADA LAKHMAN BHAYA,GOGAN GHELA,LILA ARJAN,MER UKA KESAV,BHIKHA PARBAT HASTE	
3802	FA/1142/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAJBHAI BHANJIBHAI,	
3803	FA/1143/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UJIBHAI LILABHAI,	
3804	FA/1144/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MER GIGA JIVABHAI DECD.THROUGH THE LRS,JIVIBEN GIGABHAI ODEDARA WD/O DCD.MER GIGABHAI JIVABHAI,NATHA GIGABHAI ODEDARA S/O,MALDE GIAGABHAI ODEDARA IS S/O	,MS KHYATI P HATHI
3805	FA/1145/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HADA LAKHMAN BHAYA,GOGAN GHELA,LILA ARJAN,MER UKA KESAV,MER BHIKHA PARBAT,HASTE UKABHAI KESAVBHAI	
3806	FA/1146/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHALAL,RANCHHOD PAPAT,MERKHI DEVA HASTE,KHIMANAND DEVA	
3807	FA/1147/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HADA LAKHMAN BHAYA,GOGAN GHELA,LILA ARJAN,MER UKA KESAV,MER BHIKHA PARBAT,HASTE JAKHARA VISABHAI DECD.THROUGH THE LRS,OGHADBHAI JAKHARABHAI,RAMABHAI JAKHARABHAI,MALDEBHAI JAKHARABHAI,MAKIBEN JAKHARABHAI,RAMBHIBEN JAKHARABHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3808	FA/1148/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DCD.MER DEVABHAI VEJABHAI,KADKIBEN DEVABHAI,GANGABHAI DEVABHAI,THHEBABHAI DEVABHAI,SHAMRABHAI DEVABHAI,MALIBEN DEVABHAI,JHAKHARA DEVABHAI,HARDAR DEVABHAI,RAMBHIBEN DEVABHAI	
3809	FA/1149/1993	30/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MER BHURA RAM DECD.THROUGH THE LRS,MER LIRIBEN WD/O BHURA RAM,MER BHIMA BHURA RAM,MER MALDE BHURA,MER VIRAM BHURA,MER JIVA BHURA,MER LAKHIBEN BHURA,MER KARIBN BHURA,MER SANTOKBEN BHURA	
3810	FA/1150/1993	30/07/2009	THE STATE OF GUJARAT,EXCECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL NATHABHAI,GORDHAN NAHABHAI,KIRIT NATHABHAI,MANSUKH NATHABHAI,UPENDRA NATHABHAI	
3811	FA/1151/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI KALABHAI PATEL,	NOTICE SERVED
3812	FA/1152/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAJESINH RAJUSINH ZALA,BHARATSINH RAJUSINH ZALA,AMRUTBA KALYANSINH ZALA	NOTICE SERVED
3813	FA/1153/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	REVABEN SOMAJI PARMAR,	NOTICE SERVED
3814	FA/1154/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHUPTAJI BABAJI KODARJI PAGI,	NOTICE SERVED
3815	FA/1155/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHIBEN SAMALJI PAGI,	NOTICE SERVED
3816	FA/1156/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI SHANKARBHAI VALAND,	NOTICE SERVED
3817	FA/1157/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI NARSINHBHAI PATEL,	NOTICE SERVED
3818	FA/1158/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARSHOTTAMBHAI NARSINHBHAI PATEL,	NOTICE SERVED
3819	FA/1159/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIBHAI RANCHHODBHAI PATEL,	NOTICE SERVED
3820	FA/1160/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMESHBHAI BUDHABHAI PATEL,AMRUTBHAI BUDHABHAI PATEL,KASHIBEN BUDHABHAI PATEL,SOMABHAI NARSINHBHAI PATEL,KANTIBHAI NARSINHBHAI PATEL,PARSHOTTAM NARSINHBHAI PATEL,NARANBHAI NARSINHBHAI PATEL	NOTICE SERVED
3821	FA/1161/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHODBHAI AMBANIDAS PATEL,	NOTICE SERVED
3822	FA/1162/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANTIBHAI JESINGBHAI PATEL,CHIMANBHAI JESINGBHAI PATEL,SAKRIBEN NANABHAI PATEL,MANGALBHAI HIRABHAI PATEL,SHANTABEN HIRABHAI PATEL	NOTICE SERVED
3823	FA/1163/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF JESINGBHAI PATEL,RAMANBHAI JESINGBHAI,MAGANBHAI JESINGBHAI,RAJESHKUMAR JESINGBHAI,PARMAR RANCHHODBHAI PATEL,MANGUBEN SHANKARBHAI PATEL	NOTICE SERVED
3824	FA/1164/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANTABEN MAGANBHAI PATEL,	NOTICE SERVED
3825	FA/1165/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHABHAI RANCHHODBHAI PATEL,VIRAMBHAI RANCHHODBHAI PATEL,ATTARBEN RANCHHODBHAI PATEL	NOTICE SERVED
3826	FA/1166/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	LUHAR NARAYANBHAI NANABHAI,	NOTICE SERVED
3827	FA/1167/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHIVAJI KALAJI PARMAR,KANKUBEN KALAJI PARMAR,SINCE DECD.THRU HER HEIRS & L.RS.,PARMAR SHIVAJI KALAJI,PARMAR VAJAJI KALAJI,VAJAJI KALAJI PARMAR	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3828	FA/1168/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BHIKHABHAI SHIVABHAI,	NOTICE SERVED
3829	FA/1169/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYANTILAL REVABHAI PATEL,	NOTICE SERVED
3830	FA/1170/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANAJI JEHAJI PARMAR,SHANAJI JEHAJI PARMAR,HIRABEN JEHAJI PARMAR,SINCE DECD.THRU HER HEIRS & L.RS.,PARMAR MANAJI JEHAJI,PARMAR SHANAJI JEHAJI	,NOTICE SERVED
3831	FA/1171/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI MANORBHAI PATEL,KODARBHAI MANORBHAI PATEL	NOTICE SERVED
3832	FA/1172/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF JETHABHAI MAGANBHAI,RUKHIBEN JETHABHAI,RAMANBHAI JETHABHAI,KANABHAI JETHABHAI,BUDHABHAI JETHABHAI,BABABHAI MAGANBHAI PARMAR,KAMLABEN M PARMAR	NOTICE SERVED
3833	FA/1173/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	BUDHABHAI KALABHAI PARMAR,KODARBHAI KALABHAI,MANAJI KALAJI	NOTICE SERVED
3834	FA/1174/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAKRABHAI MAGANBHAI VALAND,	NOTICE SERVED
3835	FA/1175/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHAMAR GANDABHAI NATHABHAI,	NOTICE SERVED
3836	FA/1176/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMRABHAI BALABHAI PARMAR,	NOTICE SERVED
3837	FA/1177/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALIBEN LALBHAI CHAMAR,KANTIBHAI LALABHAI CHAMAR,DINESHBHAI LALABHAI CHAMAR,NATHABHAI RANCHHODBHAI CHAMAR	NOTICE SERVED
3838	FA/1178/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BHARATBHAI VIRAMBHAI,	NOTICE SERVED
3839	FA/1179/1993	07/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHIBEN HIRABHAI PATEL,	NOTICE SERVED
3840	FA/1180/1993	07/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI KODARBHAI PATEL,DARIYABEN KABHAI,PRABHATSINH BALUBHAI,DOLATSINH BALUBHAI	,NOTICE SERVED
3841	FA/1181/1993	30/11/2011	TAKHATSINH GULABSINH PARMAR,	NOTICE SERVED,MR NIRAV C THAKKAR	MUSTUFAKHAN MAJIDKHAN PATHAN,MAHEMUDALI SARALI SAI,IBRAHIMMIYA HAJI FAKIRMAHAMAD,DILIPKUMAR SHANTILAL K PATEL,NATIONAL INSURANCE CO LTD,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	MR KK NAIR,MR HJ BHATT
3842	FA/1208/1993	14/06/2010	PARMAR BHARATKUMAR MOTIJI RANA,	MR AMIT J SHAH	SURESHKUMAR LABHSHANKAR THAKAR,VISHNAGAR NAGRIK SAHAKARI BANK LTD.,THE NEW INDIA INSURANCE CO. LTD.	NOTICE UNSERVED,(MR PV NANAVATI),MR BS PATEL
3843	FA/1209/1993	03/08/2011	INDRASING GORASING,	MR DA BAMBHANIA	HAJARABIBI AHMEDBHAI,KASAMBHAI AHMEDBHAI,FATIMABAI AHMEDBHAI,JULLABHAI AHMEDBHAI	MR GM JOSHI
3844	FA/1214/1993	27/09/2010	UNITED INDIA INSURANCE CO.LTD..,	MR VIBHUTI NANAVATI	HEIRS OF BABUBHAI HASAMBHAI DOSANI,MERUNBEN BABUBHAI DOSANI,MINOR SIRAJ BABUBHAI DOSANI THRO' GUARDIAN R.NO.1/1,MINOR SULTAN BABUBHAI DOSANI THRO' GUARDIAN R.NO.1/1,NUBANBEN HASAMBHAI DOSANI,RAJAKBHAI DEDUBHAI	NOTICE SERVED,MR YOGESH S LAKHANI
3845	FA/1215/1993	29/11/2011	LEELABHAI RAMJIBHAI RABARI,	MR MC BHATT	GUJARAT STATE RAOD TRANSPORT CORPORATION,	MR HEMANT S SHAH
3846	FA/1233/1993	10/07/2008	MANUBHAI RUPSING SOLANKI,	MR GAURANG H BHATT	SHIVSING RUPSINGBHAI SOLANKI,MADHUBHAI RUPSINGBHAI SOLANKI,BHAVSING RUPSINGBHAI SOLANKI,RATANBEN RUPSINGBHAI SOLANKI,KOTHARI JITENDRAKUMAR ZAVERCHANDBHAI	NOTICE SERVED,NOTICE UNSERVED,MR UI VYAS

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3847	FA/1248/1993	02/12/2011	VYAS GIRJABEN RATILAL,	MR VS SHAH	CHHANABHAI K RAVAL,GENERAL MANAGER	DELETED,MRS VASAVDATTA BHATT
3848	FA/1250/1993	18/07/2016	AKHAMABHAI KALUBHAI VAGADIYA,	MS DAXA R VYAS	USHA PRESSTRESED SLEEPER UDYOG,	RULE SERVED
3849	FA/1264/1993	10/12/2010	TRIKAMLAL @ BACHUBHAI KALIDAS PATEL,	MR UDAYAN P VYAS	SHUSHILABEN D/O MAGANLAL MATHURDAS,	MR UDAY R BHATT
3850	FA/1267/1993	31/07/2008	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	BHANUBEN DAYABHAI CHAVDA,KISHOR DAYABHAI CHAVDA,GIRISH DAYABHAI CHAVDA,CHANDU DAYABHAI CHAVDA,NANDABEN DAYABHAI CHAVDA,RAMJIBHAI JETHABHAI,GUJARAT MARITIME BOARD,GOVIND JAKHU AND COMPANY	NOTICE SERVED,NOTICE UNSERVED,(MR BK PARIKH),MR SUNIL K SHAH
3851	FA/1270/1993	30/11/2011	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	PRAFULBA WD/O DILAVARSINH KHUMANSINH CHUDASAMA,MAYUR DHVAJSINH DILAVARSINH CHUDASMA,SHOBHNA DILAVARSINH CHUDASMA,BAKUVARBA KHUMANSINH CHUDASMA,VASANTKUNAR CHIMANLAL SONI,SHRI RAM TRANSPORT CO.,VIDHYANAND ROCHOMAL SINDHI,NEW INDIA INSURANCE CO.,GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER (O.M.),BHUPATSINH NATVERSING VAGHELA	,NOTICE UNSERVED,(MR MD PANDYA),(MR RM HAKIM)
3852	FA/1276/1993	20/07/2011	SAVITA TEXTILES,	(MR MD PANDYA)	VIJAYA BANK,	MR JA ADESHRA
3853	FA/1278/1993	24/04/2012	DHANJIBHAI PANABHAI PARMAR,	MR DIPAN DESAI	AHMEDABAD MUNICIPAL CORPORAION,F M PATEL,EMPLOYEES' STATE INSURANCE CORPORATION,BHARAT SURYODAY MILLS CO.LTD.	NOTICE SERVED,MR BP TANNA,MR MITUL K SHELAT,MR SACHIN D VASAVADA
3854	FA/1280/1993	17/06/2010	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SHASHIKANT VADILAL SHAH,VIRBALABEN WD/O SHASHIKANT V, SHAH,NILESH SON OF SHASHIKANT SHAH,PARAG SON OF S.V.SHAH,SONAL NIKUNJKUMAR SHAH,HABIBBHAI JUSABBHAI MALEK DELETED AS PER COURT ORDER,DILIPKUMAR RANCHHODBHAI	NOTICE SERVED BY DS,DELETED,MR BHARAT JANI
3855	FA/1294/1993	02/12/2010	C H BHATT,	MS MINI M NAIR	NALINIBEN C BHATT,	RULE SERVED,MR CJ VIN
3856	FA/1297/1993	03/02/2011	REGIONAL DIRECTOR- ESI.,	MR HEMANT S SHAH	BUSINESS EXECUTIVE ORGANISA- TION PVT LTD,	NANAVATI ASSOCIATES
3857	FA/1300/1993	30/01/2019	VASANT VASUDEV JOSHI,	MS MAYA N BHAVNANI	STATE OF GUJARAT,	
3858	FA/1323/1993	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	JEHANGIRBHAI H PARABIA,JAYANTILAL AMBALAL BHATT	NOTICE SERVED,MR RAJENDRA K GOLANI
3859	FA/1324/1993	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE NOT RECD BACK	PHIROZEBHAI HORMASJI SURATI,JAYANTILAL AMBALAL BHATT	
3860	FA/1325/1993	15/06/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASSOCIATED CONSTRUCTION CORPN.,	(MR A J PATEL)
3861	FA/1326/1993	15/06/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASSOCIATED CONSTRUCTION CORPN.,	(MR A J PATEL)
3862	FA/1327/1993	25/02/2014	AMAD IBRAHIM LUHAR,JAIKISHAN KALYANESHWAR	(MR AJ SHASTRI)	KHIMAJI TOKERSI SHAH,SMT.SHANTABEN KHIMAJI SHAH,CHANDRAKANT CHOTALAL JOSHI	(MR YS MANKAD)
3863	FA/1331/1993	24/08/2011	5EIRS OF BACHUBHAI FAKIRBHAI MOHANBHAI,CHAKIBEN WIDOW OF DECEASED,MORARBHAI BACHUBHAI DATANIYA,GHANSHYAMBHAI BACHUBHAI,VISNUBHAI BACHUBHAI,RAJESHBHAI BACHUBHAI,SAWANBEN BACHUBHAI,VIMLA BACHUBHAI,NIRUBEN BACHUBHAI,USHABEN BACHUBHAI,PUSHPABEN BACHUBHAI	RULE NOT RECD BACK,RULE SERVED,MR YOGESH G KANADE	MOHMAD KASAM ABDULKARIM,	MR JK SHAIKH

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3864	FA/1334/1993	15/06/2011	JATANIBEN VARSINGBHAI KATARI,	MR JAYESH M PATEL	SADHU P JAGJIVAKANDAS,GANDHI TRANSPORT CORPORATION,NEW INDIA ASSURANCE CO.LTD.	,NOTICE UNSERVED
3865	FA/1335/1993	23/01/2012	SARIFANBHAI UMAR,MINOR YASMINBAI UMAR THROUGH GUARDIAN NO.1.,AMINABAI HUSSAIN,MINOR SUGRABAI UMAR THROUGH GUARDIAN NO.1.	MR CH VORA	ILIYAS NORRMOHAMMED SURANGI,MITHOO MAMAD JAT,NEW INDIA ASSURANCE COMPANY LIMITED,GUJARAT ELECTRICITY BOARD	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,(MR MD RANA)
3866	FA/1336/1993	24/06/2011	GUJARAT SRATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	AMRUTLAL BHURABHAI GOHEL,GHANSHYAM KAKUBHAI GOHEL	UNSERVED EXPIRED (R)
3867	FA/1337/1993	02/12/2011	RITABEN RAVJIBHAI PATEL,	(MR JR NANAVATI)	RAMCHANDRA K PRAJAPATI,GENERAL MANAGER	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI
3868	FA/1338/1993	24/08/2011	ISMAILBHAI YAKUBBHAI KHAANJI,ABDULKAYAM YAKUBBHAI KHAANJI,AMINABEN D/O ABDUL REHMANBHAI YAKUBBHAI,HAJI ABDULREHMAN UMARBHAI	(MR RN SHAH)	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
3869	FA/1339/1993	24/08/2011	HEIRS OF REHMANBHAI MOHMADBHAIGUJARATI,NASIMABANU REHMANBHAI GUJARATI,ABEDABEN REHMANBHAI GUJARATI	(MR RN SHAH)	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
3870	FA/1340/1993	27/02/2018	GUJARAT ELECTRICITY BOARD,	(MR J V BHAIRAVIA)	STATE OF GUJARAT,TAPU PANCHA DECD.THROUGH THE LRS,JAYANTILAL TAPUBHAI,GORDHANBHAI TAPUBHAI,MANSUKHBHAI TAPUBHAI,DHIRUBHAI TAPUBHAI,BABUBHAI TAPUBHAI,RAMJIBHAI TAPUBHAI,NANDUBEN WD/O TAPUBHAI PANCHA,BHIMJI PANCHA,RAVJI PANCHA,SANTOKBEN PANCHA,SAMUBEN PANCHA,DIWALIBEN PANCHA,SHANTAABEN PANCHA,MANIBEN PANCHA	,GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
3871	FA/1343/1993	16/12/2010	VINUBHAI PARSHOTTAM GOHEL,MOHANBHAI GARBADBHAI	(MR JT TRIVEDI)	NAVNITKANT TAPISHANKAR PANDYA,NATIONAL INSURANCE CO. LTD	(MR SK BUKHARI),(MR YS MANKAD)
3872	FA/1344/1993	08/08/2012	DINKARBHAI CHHOTALAL SHAH,VIPUL DINKARBHAI SHAH,PRASHANT DINKARBHAI SHAH	MR KV SHELAT	RAJNIKANT SOMCHAND SONI,	MR SH SANJANWALA
3873	FA/1349/1993	22/12/2011	SHANKUNTALABEN JAYANTILAL SHAH,JALPABEN JAYANTILAL SHAH,ROMABEN JAYANTILAL SHAH	MR AJAY R MEHTA,MR MTM HAKIM	HAFASJI ABDUL KANOSIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,BABUBHAI @ BHARATSINH,C C PATEL QUARRY WORKS,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),(MR MD PANDYA)
3874	FA/1350/1993	29/04/2011	BHIKHIBEN SHANTILAL PADHIYAR,MINOR ILABEN SHANTILAL,MINOR RAKSHABEN SHANTILAL,MINOR AMBABEN SHANTILAL,ISHWARBHAI PUNJABHAI PADHIYAR,RADHABEN ISHWARBHAI PADHIYAR	MS MINOO A SHAH	NARENDRASINH BHARATSINH JADEJA,MAHENDRASINH RAHUBHA CHUDASMA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
3875	FA/1352/1993	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	MINOR PRANAY PRADIPKUMAR PRADHAN,ALKABEN ALIAS KARUNABEN WD/O. PRADIPKUMAR J PRADHAN,JAYVANTRAO AMRUTRAO PRADHAN,VAJUJBHAI ADHUBHAI GOHIL	,NOTICE SERVED
3876	FA/1355/1993	05/09/2019	GANPATSINH NATHUSINH PAWAR,	MR YN OZA	GUJARAT HOUSING BOARD,HOUSING COMMISSIONER,STATE OF GUJARAT	NOTICE SERVED,MRS KETTY A MEHTA,MR HS MUNSHAW
3877	FA/1359/1993	22/06/2018	HUSAINABEN KALEKHAN UMARKHAN,	UNSERVED EXPIRED (R)	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3878	FA/1360/1993	10/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SAVITABEN P LIMBACHIA,GAUTAMKUMAR P LIMBHACHIA,MAHESHKUMAR P LIMBACHIA,URMILABEN PARSOTTAMDAS,DAHIBEN KUBERDAS LIMBACHIA DELETED,MOHANBHAI D VAGHELA	NOTICE SERVED,DELETED
3879	FA/1369/1993	16/01/2012	KHIMPARI MOHAN PARI,	(MR MD RANA)	JOINT CHARITY COMMISSIONER,HIRAPURI MOHANPURI,BALMUKUMA JAMNADAS THAKAR,DEVENDRAKUMAR S PATHAK,NAVINCHANDRA HARIRAI MEHTA,KAUSHIK NAVINCHANDRA PUROHIT,DIXITBHAI VASUDEV PUROHIT,SHANBHUPARI KAKUBHAI DESAI,ARJAN RAMA VALA,ARJAN NARAN CHARIYA	,DELETED,MR RC KAKKAD,MR C B UPADHYAYA
3880	FA/1378/1993	23/03/2012	MAHENDRAKUMAR NAGINDAS SHAH,	(MR JR NANAVATI)	GYANBAI SAMRATHMAL JAIN,NAGINDAS DALSUKHRAM SHAH,SUREKHABEN JITENDRAKUMAR SHAH	NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED
3881	FA/1380/1993	04/08/2015	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABA,	MR SN SHELAT	GIRDHARLAL ESTATE OWNERS ASSOCIATION,	
3882	FA/1382/1993	23/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	GORDHAN KURJI CHAUHAN,MADHUBEN HAKUBHA DELETED AS PER COURT ORDER 25-4-2011	DELETED,RULE SERVED
3883	FA/1383/1993	28/02/2012	MALTIBEN SARABHAI SHAH,	(MR SURESHM SHAH)	JASWANTLAL MOHANLAL SHAH,	NOTICE SERVED,MR MEHUL S SHAH
3884	FA/1386/1993	14/02/2018	RAMANLAL N. PATEL - DEAD THRO'HIS HEIRS - NANIBEN R. PATEL,JAGDISH RAMANLAL PATEL,NILABEN RAMANLAL PATEL,PADMABEN RAMANLAL PATEL,KOKILABEN RAMANLAL PATEL	MS KJ BRAHMBHATT,MS VASUBEN P SHAH	COMPETENT AUTHORITY & DEPUTY COLLECTOR,LAND CEILING TRIBUNAL AND THE SECRETARY	GOVERNMENT PLEADER
3885	FA/1389/1993	17/01/2012	KAMLABEN WD/O KANTILAL H JOSHI,MINOR SAMIR KANTILAL JOSHI THROUGH GUARDIAN NO.1,MINOR ASHA KANTILAL JOSHI THROUGH GUARDIAN NO 1	MR BHARAT JANI	RAVJIBHAI MOTIBHAI,MALHOTRA SIREN STEEL - INDUSTRIES,NEW INDIA ASSURANCE CO. LTD.	SERVED BY AFFIX. (R)
3886	FA/1393/1993	27/12/2011	SAJANBA, WD/O.CHAVDA KESHUJI SONJI,CHAVDA DALPUJI KESHUJI,MINOR CHAVDA MAHENDRA KESHUJI,KRISHNABA KESHUJI CHAVDA	MR RC JANI	VAGHELA BHAVANJI PUNJAJI,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MRS VASAVDATTA BHATT
3887	FA/1395/1993	30/03/2012	HEIRS OF LALA KARSAN,HIRBAI LALABHAI AYAR WD/O LALA KARSAN,DEVIBAI LALABHAI AYAR MINOR THRO' GUARDIAN NO. 1/1.,KARSAN LAKHABHAI AYAR,SARIYABAI KARSAN AYAR,DEVRAJ LALABHAI AYAR MINOR POSTHUMOUS THRO' GUARDIAN 1/1.	MS AMIBEN H LATHIA,MR PARAS H LATHIA,	SANDHI KASAM NOORMAHMED,RASIKLAL MEGHJI THAKKAR,NEW INDIA INSURANCE CO LTD	UNSERVED EXPIRED (N),RULE SERVED BY DS,MS LILU K BHAYA
3888	FA/1396/1993	26/07/2010	HANIFBHAI YUSUFBHAI,YUSUFBHAI AJAMBHAI	(MR RM VIN)	SINDH TRADING CO.,	NOTICE UNSERVED
3889	FA/1447/1993	08/04/2009	PANCHAL POPATLAL LALLUBHAI,	NOTICE SERVED	MUNICIPAL CORPN OF AHMEDABAD,	(MR SK JHAVERI)
3890	FA/1448/1993	08/04/2009	PANCHAL POPATLAL LALLUBHAI,	UNSERVED EXPIRED (N)	AHMEDABAD MUNICIPAL CORPN,	(MR SK JHAVERI)
3891	FA/1452/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	JESANGBHAI KABHAIBHAI ..,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3892	FA/1453/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	VASANTBHAI CHHAGANBHAI,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3893	FA/1454/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM ISE KADU,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3894	FA/1455/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	MUSA VALI UMAR,ISMAIL VALI UMAR,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3895	FA/1456/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	DHURSANG GIRDHAR DECD THROUGH HIS HEIR SAVJIBHAI DHURSANG,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3896	FA/1457/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	BEHIMSANGBHAI JIBHAIBHAI DHARMA,KABHAIBHAI JIBHAIBHAI DHARMA,JAGDISHBHAI JIBHAIBHAI DHARMA,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD	(MR PB MAJMUDAR)
3897	FA/1458/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMRUDDIN MOHMADMIYA,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3898	FA/1459/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI PARSOTTAMBHAI PATEL,BHAILALBHAI PARSHOTTAMBHAI PATEL,BHAGWANBHAI PARSHOTTAMBHAI PATEL,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LIMITED	(MR PB MAJMUDAR)
3899	FA/1460/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL VALIMOHMAD,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3900	FA/1461/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILAL RAYSANGBHAI BAHECHAR,GEMALSANG RAYSANGBHAI,SURSANG RAYSANGBHAI,RAMSANG RAYSANGBHAI,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LIMITED	(MR PB MAJMUDAR)
3901	FA/1462/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	VITTHALBHAI RANCHHODBHAI,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LTD;	(MR PB MAJMUDAR)
3902	FA/1463/1993	24/11/2010	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMRUDDIN MOHMADMIYA,BAI KHARUNISA WD/O NURUDDIN HASAN,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LIMITED	(MR PB MAJMUDAR)
3903	FA/1464/1993	19/01/2011	SPECIAL LAND ACQUISITION OFFICER AND ANR,STATE OF GUJARAT	GOVERNMENT PLEADER	IMAMUDDIN AKBARMIYA,HAKMUDDIN AKBARMIYA,MAHERUDDIN AKBARMIYA,SIROJUDDIN AKBARMIYA,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LIMITED	NOTICE SERVED
3904	FA/1465/1993	14/06/2017	SPECIAL LAND ACQUISITION OFFICER AND ANR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	MUSABHAI VALUBHAI UMAR,ISMAILBHAI VALIBHAI UMAR,SARDAR SAROVAR INSTITUTE NARMADA NIGAM LIMITED	(MR PB MAJMUDAR)
3905	FA/1466/1993	11/02/2009	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MULJI DEVKARAN PRAJAPATI DECD.THROUGH THE LRS,MANJULIBEN WD/O MULJI DEVKARAN PRAJAPATHI,KAMLESH MULJIBHAI PRAJAPATI,HETAL D/O MULJI DEVKARAN PRAJAPTI,MALTI D/O MULJI DEVKARAN PRAJAPATI,CHHAYA D/O MULJI DEVKARAN PRAJAPATI,DEVKARAN SHIVABHAI PRAJAPATI FATHER OF DECD.,HUSEIN KASAM SAMA,RAFIK BABUBHAI MEMON,HARJIVANBHAI J BARASRA	,(MR GIRISH D BHATT),MR AR THACKER
3906	FA/1467/1993	27/01/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	JILUBEN DAHYABHAI,HARIJAN MOHAN LAXMAN,GUNWANTBHAI MOHANBHAI JOSHI	NOTICE SERVED
3907	FA/1470/1993	20/03/2012	ILABEN JANARDAN HATHI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYANTILAL BHANJI PATEL,NEW INDIA ASSURANCE CO LTD	UNSERVED EXPIRED (R),(MR NV ANJARIA),MR RAJNI H MEHTA
3908	FA/1471/1993	31/07/2015	SHILABEN JANARDAN HATHI,	MR MEHUL S SHAH	JAYANTILAL BHANJI PATEL,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA
3909	FA/1472/1993	31/07/2015	ILABEN JANARDAN HATHI,RAJESH JANARDAN HATHI,SHILABEN JANARDAN HATHI	MR MEHUL S SHAH	JAYANTILAL BHANJI PATEL,NEW INDIA ASSURANCE CO LTD	(MR NV ANJARIA),MR RAJNI H MEHTA
3910	FA/1473/1993	06/02/2012	HARISHCHANDRASINH FATESINH ZALA,ULASBA HARISHCHANDRASINH ZALA,DURGABA HARISCHANDRASINH ZALA,HARDEVSINH HARISCHANDRASINH ZALA	MR MEHUL S SHAH,(MR SURESHM SHAH)	ZAVARLAL THAKARSHI SUTHAR,AMRATLAL HARAKHCHAND SHAH	NOTICE NOT RECD BACK
3911	FA/1474/1993	01/09/2016	RAMABEN KHODABHAI,SAVITABEN KHODABHAI,JENTILAL KHODABHAI	MR ASIT B JOSHI	UNION OF INDIA,PERMANENT WAY ISNPECTOR	NOTICE NOT RECD BACK,MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3912	FA/1476/1993	11/07/2011	SABIR MOHAMMED SHARIF PIPADWALA,	MS RV ACHARYA	STATE OF GUJARAT,	NOTICE SERVED
3913	FA/1478/1993	02/12/2011	MINOR LEELABEN UDESING GOHEL THROUGH UDESING BANABHAI GOHEL,	NOTICE SERVED	KULVANTSINH GURUDEV SINH JAT (SHIKH),MANAL TRANSPORT COMPANY,ORIENTAL INSURANCE COMPANY	
3914	FA/1480/1993	24/04/2018	HIMATSINH JAISINH GHALIA,MANHARBA D/O HIMATSINH GHALIA,NAHARBA D/O HIMATSINH JAISINH	MR JA ADESHRA	DIST DY COLLECTOR OF VALSAD,	NOTICE SERVED
3915	FA/1481/1993	21/12/2010	SADHNABEN SHANTILAL MAVANI,	(MR HM LATHIA)	KARIM ISHA SOLANKI,DRIVER,DECEASED ARJANDAS SURAJMAL RAJANI,JAGDISH ARJANDAS @ RAJANDAS,SURESH ARJUNDAS @ ARJANDAS,CHANDRIKABEN ARJANDAS,HARESHKUMAR ARJANDAS,MINABEN SRICHAND DASRANI,USHABEN SATYAPAL,SOBHANABEN ISHWARLAL,GITABEN DEEPAKKUMAR,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,NOTICE SERVED,(MR SANDEEP N BHATT),MR RR MARSHALL,MS KARUNA V RAHEVAR
3916	FA/1482/1993	21/12/2011	GUJ.STATE ROAD TRANSPORT CORP CORPORATION,	(MR MD PANDYA)	BABUBEN WD/O. BHAGWANDAS AMBARAM,DHARMENDRA BHAGWANDAS,MANISHKUMAR BHAGWANDAS,MILANKUMAR BHAGWANDAS,PRATAPJI KALUJI KHER	NOTICE SERVED,(MR JD AJMERA)
3917	FA/1491/1993	24/04/2012	GOPALKUMAR SURYAKANT JOSHI,	MR PR THAKKAR	NANSING KANABHAI RATHWA,RAJMA CONSTRUCTION CO,NEW INDIA ASSURANCE CO LTD,MOHMAD IQBAL ABDUL SAGAD SAIYD,GAJENDRAKUMAR LAXMILAL KHIMESHRA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
3918	FA/1599/1993	18/06/2018	MADANLAL PANNALAL,UNITED INDIA INSURANCE CO.LTD.	MR RR MARSHALL,(MR MAULIK J SHELAT),MR NAVNIT M TAILOR	PREMVATI WD/O RAMKHILADI,MINOR PUSHPA RAMKHILADI,MINOR KUSUM RAMKHILADI,HETSING RAMKHILADI,KANCHANBEN RAMKHILADI,LAKHANSING PUNITRAM (ORIG. NO. 1 NEED NOT BE SERVED)	
3919	FA/1601/1993	12/04/2017	KANJI RAVJI MARAJ,SUKHDEVSINH VASUBHA JADEJA,NEW INDIA ASSURANCE CO.LTD.,KANDLA PORT TRUST	MR RAJNI H MEHTA	AANANDBA W/O.LATE HETUBHA A JADEJA,MINOR NARENDRASINHJI S/O.LATE HETUBHA A JAJEJA,MINOR SHANTUBA D/O.LATE HETUBHA A JADEJA,MINOR JAYDEVSINH S/O.LATE HETUBHA A JAJEJA,JIVUBA AKHERAJI M/O.LATE HETUBHA A JADEJA,LILABA AKHERAJJI S/O.LATE HETUBHA A JADEJA	NOTICE SERVED
3920	FA/1602/1993	12/04/2017	KANJI RAVJI MARAJ,SUKHDEVSINH VASUBHA JADEJA,NEW INDIA ASSURANCE CO LTD,KANDLA PORT TRUST	MR RAJNI H MEHTA	N PUSHPAVATI WD/O NATHU DHANU,N RAGESHWARARAO NATHU DHANU,N SHRINIVASHRAO NATHU DHANU (MINOR),N JANKI D/O NATHU DHANU VERKIA(MINOR),N NIRMALA D/O NATHU DHANU(MINOR),N BABLA S/O NATHU DHANU VERKIA(MINOR)	NOTICE SERVED
3921	FA/1603/1993	12/04/2017	KANJI RAVJI MARAJ,SUKHDEVSING VASUBHA JADEJA,NEW INDIA ASSURANCE CO LTD,KANDLA PORT TRUST	MR RAJNI H MEHTA	GOVINDBHAI NARSIBHAI BHIL,	
3922	FA/1607/1993	22/02/2011	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	HASMUKHBHAI KHANABHAI PARMAR,MURLIDHAR LALURAM SHARMA KATHLAL, TAL.KAPADWANJ DIST.	DS AFF.NOT FILED (N)
3923	FA/1610/1993	24/08/2011	PARASRAM HOTCHAND GOPALANI,	MR AC GANDHI	HARIRAM GAMUMAL,KALIDAS ISHWARDAS PARIKH	SERVED BY AFFIX(N),MR PM THAKKAR
3924	FA/1611/1993	27/01/2016	DOROTHEA ALBERT D'ALMEDIA,	NOTICE UNSERVED	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	MS JIRGA D JHAVERI
3925	FA/1633/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAGANDAS BAPUDAS,DAHYABHAI MAGANDAS,PRABHUDAS MAGANDAS,CHIMANLAL MAGANDAS,VITHALBHAI MAGANDAS,NATHABHAI MOHANDAS	MR NITIN M AMIN
3926	FA/1634/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHANKARLAL NATHALAL TRIVEDI,RAMANBHAI SHANKARBHAI,BACHUBHAI SHANKARBHAI,PUNJARAM KESHAVLAL	MR NITIN M AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3927	FA/1635/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAV VALJI RABARI,	MR NITIN M AMIN
3928	FA/1636/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERLAL MAFATLAL TRIVEDI,HEIRS OF HIMATLAL SOMNATH,DASHRATHLAL HIMATLAL,PARESHBHAI HIMATLAL,CHINUBHAI HIMATLAL	NOTICE SERVED,MR NITIN M AMIN
3929	FA/1637/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI AMBALAL,KACHARABHAI SHAMALDAS,SOMABHAI SHAMALDAS,POPATBHAI GIRDHARBHAI,BHIKHABHAI GIRDHARBHAI,ISHVERBHAI GIRDHARBHAI,AMRUTBHAI GIRDHARBHAI	NOTICE NOT RECD BACK
3930	FA/1638/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM JIVATRAM,MANILAL JIVATRAM,BALDEVBHAI JIVATRAM,RAMANBHAI JIVATRAM,SHAKARIBEN WD/O.RANCHHODBHAI JIVATRAM	MR NITIN M AMIN
3931	FA/1639/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BADARJI GOVAJI,	MR NITIN M AMIN
3932	FA/1640/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI JESANGBHAI PUNJABHAI,	MR NITIN M AMIN
3933	FA/1641/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI REVANDAS,	MR NITIN M AMIN
3934	FA/1642/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHVINKUMAR SUKHDEV BHATT,MANGALAGAURI WD/O.SUKHDEVBHAI	MR NITIN M AMIN
3935	FA/1643/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVJI KANAJI VAGHELA,	MR NITIN M AMIN
3936	FA/1644/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUJI RANCHHODJI VAGHELA,GANDAJI RANCHHODJI VAGHELA	NOTICE SERVED
3937	FA/1645/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI RANCHHODBHAI,	MR NITIN M AMIN
3938	FA/1646/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI KHODIDAS PATEL,	NOTICE NOT RECD BACK
3939	FA/1647/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI KHODIDAS,SOMABHAI KHODIDAS,SHANABHAI DAHYABHAI,DINUBHAI DAHYABHAI	NOTICE SERVED
3940	FA/1648/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MALJIBHAI GANESHBHAI,SANKABHAI GANESHBHAI	NOTICE SERVED,MR NITIN M AMIN
3941	FA/1649/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVUBEN NATHUSINH,	NOTICE SERVED
3942	FA/1650/1993	21/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA KALAVANTIBEN NATHUSINH,	NOTICE SERVED
3943	FA/1652/1993	01/02/2012	JAYANTILAL POPATLAL PATEL,BABHLUBHAI H. BASIA DECD.THRO THE LRS.,CHANDRABEM BHABHULUBHAI BASIA,ORIENTAL INSURANCE CO. LTD	MR RAJNI H MEHTA,LAW VERDICT	HEIRS OF GOVINDBHAI ODHAVJI KARCHALIYA & PATTANI:,MANJULABEN GOVINDBHAI,RAJESH GOVINDBHAI,ATUL GOVINDBHAI	,NOTICE SERVED,MS PAURAMI B. SHETH
3944	FA/1653/1993	13/12/2011	NATIONAL INSURENCE CO LTD,	MR RAJNI H MEHTA	JANUBEN SHARDULBHAI HEIRS OF DECEASED MANSUR RAMA,MINOR DIVAYAT MANSUR DHAGAL HEIRS OF DECEASED MANSUR RAMA,MINOR PUNA MANSUR DHAGAL HEIRS OF DECEASED MANSUR RAMA,MINOR LAKHIBEN MANSUR DHAGAL HEIRS OF DECEASED MANSUR RAMA,MEGHUBEN RAMABHAI DHAGAL HEIRS OF DECEASED MANSUR RAMA,BECHAR HARDAS KHAMBHALA	NOTICE SERVED,MS AMIBEN H LATHIA,MR PARAS H LATHIA
3945	FA/1674/1993	21/12/2010	INDUBEN PRAVINCHANDRA SHAH,DEVENDRAKUMAR PRAVINCHANDRA SHAH,VIRENDRAKUMAR PRAVINCHANDRA SHAH	MR DR BHATT	MANNALAL MULCHAND SHARMA,BHARTIBEN P MAKWANA,NATIONA INSURANCE CO. LTD	NOTICE UNSERVED,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3946	FA/1675/1993	01/04/2016	SUSMITBHAI CHATURBHAI SHAH,	MR KARTIKEY P RAWAL	SARTEJSINGH BHAGATSINH JAT,DIRECTOR OF INFORMATION,NEW INDIA ASSURANCE COMPANY	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR SUNIL B PARIKH
3947	FA/1676/1993	04/11/2015	KANTILAL BECHARBHAI CHAUDHARI,	UNSERVED EXPIRED (N)	ENERGION TECHNO CO.LTD.,ORIENTAL INSURANCE CO.LTD.	MR GM JOSHI,MR RAJNI H MEHTA
3948	FA/1701/1993	27/12/2011	LALITABEN GORDHANBHAI,HARISHBHAI GORDHANBHAI,NAGKUMAR GORDHANBHAI,ALKABEN GORDHANBHAI,TARLIKABEN JAYANTILAL,INDUBEN PRAKASHBHAI	MR JITENDRA M PATEL	VYAS BHARAT DUBE,SUNILKUMR NANAKCHAND,NATIONAL INSURANCE COMPANY	NOTICE SERVED BY DS,MR SUNIL B PARIKH
3949	FA/1702/1993	02/05/2011	ANANDIBEN WD/O DABHAI VAJABHAI,AMRATBE3N DABHAIBHAI MINOR THRO' GUARDIAN NO.1.,RAGITBHAI DABHAIBHAI MINOR THRO' GUARDIAN NO.1.,KAILASHBEN DABHAIBHAI MINOR THRO' GUARDIAN NO.1.,GITABEN DABHAIBHAI MINOR THRO'GUARDIAN NO.1.	MR MAHESH R SHAH	AHMED RASUL TASIYA,YASWANT HARISHCHANDRA PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED
3950	FA/1705/1993	29/04/2011	HEIRS OF RAMNIKLAL MAGANLAL AJMERA,MANJULABEN RAMNIKLAL AJMERA,HARSHA ARVINDKUMAR GANATRA,MAHESHKUMAR RAMNIKLAL AJMERA,USHA PRADEEPKUMAR DOSHI,ARUNA PANKAJKUMAR MEHTA,SURESHKUMAR RAMNIKLAL AJMERA	(MR BD KARIA)	MUSA HAJI SUMRA,KASAM VALIMOHMED KHIRA,ORIENTAL INSURANCE CO LTD,PRAVIN JERAMBHAI YADAV,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR
3951	FA/1707/1993	31/08/2009	FATEHSINH SWARUPCHAND SHAH,	MR HM PARIKH	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW
3952	FA/1708/1993	10/02/2012	BABUBHAI CHHOTABHAI BHATT,	MR HM PARIKH	UNITED INDIA INSURANCE CO.LTD.,SANATKUMAR BABULAL BHATT	RULE SERVED,MR VIBHUTI NANAVATI
3953	FA/1709/1993	15/06/2011	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL,MS AMEE YAJNIK	GURUCHARANKAUR,JASHBIRSING AMRIKSING,GURMMITSING AMARIKSING,SATISHCHANDRA KASHIRAM,PIRBAX KERODA MIRZA	NOTICE UNSERVED
3954	FA/1710/1993	02/05/2011	PRAFULBA WD/O DILAVERSINH KHUMANSINH CHUDASMA,MAYUR DHAVAJSINH DILAVERSINH CHUDASAMA,SHOBHNA DILAVARSINH CHUDASAMA D/O.DILAVERSINH K CHUDASAMA,BAKUVARBA KHUMANSINH CHUDASAMAMOTHER OF DECED.D K CHUDASAMA	(MR ARUN K SHAH)	VASANTKUMAR CHIMANLAL SONI,RAM TRANSPORT CO.,DIDHYANAND ROCHOMAL SINGHI,NEW INDIA INSURANCE CO.,GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER (O.M.),BHUPATSINH NATVARSING VAGHELA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,(MR MD PANDYA)
3955	FA/1714/1993	24/11/2011	PATEL ASHOKKUMAR MAGANLAL,	MR MC BHATT	PARATHIBHAI JESAJI RAJPUT,PRAVEENBHAI PARSHIBHAI RAJPUT,LILABEN PARTHIBHAI RAJPUT,RAMILABEN PARTHIBHAI RAJPUT,KANUBHAI PARTHIBHAI RAJPUT,DINESHBHAI PARTHIBHAI RAJPUT,UNITED INDIA INSURANCE CO.	RULE SERVED,MR RR MARSHALL,(MR HASMUKH THAKKER)
3956	FA/1715/1993	24/11/2011	ASHKOKUMAR MAGANLAL PATEL,	MR MC BHATT	SHANTABEN TEJAJI RAJPUT,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,(MR HASMUKH THAKKER)
3957	FA/1716/1993	09/12/2011	PATEL ASHOKKUMAR MANGANLAL,	MR MC BHATT	BALUBEN NENAJI RAJPUT,UNITED INDIA INSURAUNCE CO.LTD	UNSERVED EXPIRED (R), (MR HASMUKH THAKKER)
3958	FA/1717/1993	24/11/2011	PATEL ASHOKKUMAR MAGANLAL,	MR MC BHATT	DABAR UMEDSINH SUNJAJI,UNITED INDIA INSURANCE CO	RULE SERVED,(MR HASMUKH THAKKER)
3959	FA/1718/1993	24/11/2011	ASHKOKUMAR MAGANLAL,	MR MC BHATT	SARBABEN NATHABHAI RAJPUT,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MR RR MARSHALL,(MR HASMUKH THAKKER)
3960	FA/1719/1993	24/11/2011	PATEL ASHOKKUMAR MAGANLAL,	MR MC BHATT	RAJPUT BALAJI SUNJAJI,UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR RR MARSHALL,(MR HASMUKH THAKKER)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3961	FA/1720/1993	24/11/2011	PATEL ASHOKKUMAR MAGANLAL,	MR MC BHATT	NATHAJI BHAGAJI RAJPUT,UNITED INDIA INSURAUNCE CO.LTD	RULE SERVED,(MR HASMUKH THAKKER)
3962	FA/1721/1993	24/11/2011	PATEL ASHOKKUMAR MAGANLAL,	MR MC BHATT	AMATHUBEN SUJAJI RAJPUT,UNITED INDIA INS. CO. LTD.	GOVERNMENT PLEADER, (MR HASMUKH THAKKER)
3963	FA/1722/1993	24/11/2011	PATEL ASHOKKUMAR MANGANLAL,	MR MC BHATT	KHEGARJI DOLAJI RAJPUT,UNITED INDIA INSURAUNCE CO.LTD	RULE UNSERVED,(MR HASMUKH THAKKER)
3964	FA/1723/1993	24/11/2011	PATEL ASHOKKUMAR MANGANLAL,	MR MC BHATT	K K RAJPUT,UNITED INDIA INSURAUNCE CO.LTD	RULE SERVED,(MR HASMUKH THAKKER)
3965	FA/1724/1993	19/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MR SUNIL B PARIKH,MR BR SHAH	KOLI BHAYABHAI RAJSIBHAI,KOLI RUDABHAI DEVSIBHAI,HEIRS OF RAMJIBHAI D KOLI,BAI MOTIBEN RAMJIBHAI,KAVITABEN RAMJIBHAI MINOR THROGUARDIAN NO. 3/1.,DHIRENDRAKUMAR RAMJIBHAI MINORTHRO' GUARDIAN NO. 3/1.,RAJNIBEN RAMJIBHAI MINOR THRO'GUARDIAN NO. 3/1.	,NOTICE SERVED,MR RC KAKKAD
3966	FA/1796/1993	11/08/2009	AMBUJA CEMENT FACTORY,	MR MR ANAND,(MR DIPAK C RAVAL)	BABUBHAI MAYABHAI SOLANKI,NATIONAL INSURANCE COMPANY,MUKHLAL SHARMA DELETED AS PER COURT ORDER	DELETED,MR RAJNI H MEHTA,(MRS DT SHAH)
3967	FA/1797/1993	22/03/2012	GUJ STATE ROAD TRANSPORT CORPN,	MR HEMANT S SHAH	KALEDIA JIVAJI KALUJI THAKOR,KALEDIA LAXMIBAI JIVAJI THAKOR,KALEDIA VENUBEN PATHUJI THAKOR,KALEDIA VASANTIBEN PATHUJI,KALEDIA AJIT PATHUJI THAKOR,KALEDIA VIKRAM PATHUJI THAKOR,KALEDIA RAMILABEN JIVAJI,KALEDIA JAGALBEN J THAKOR,KALEDIA BHUPAT JIVAJI THAKOR,ANVARKHAN BAJITKHAN	,NOTICE SERVED,NOTICE UNSERVED
3968	FA/1798/1993	22/03/2012	GUJ STATE ROAD TRANSPORT CORPN,	MR HEMANT S SHAH	CHANAJI KUVARJI THAKOR,ANVARKHAN BAJITKHAN,KALEDIA VENUBEN PATHUJI THAKOR,KALEDIA VASANTIBEN PATHUJI,KALEDIA AJIT PATHUJI THAKOR,KALEDIA VIKRAM PATHUJI THAKOR,KALEDIA RAMILABEN JIVAJI,KALEDIA JAGALBEN J THAKOR,KALEDIA BHUPAT JIVAJI THAKOR,ANVARKHAN BAJITKHAN	,NOTICE SERVED,UNSERVED EXPIRED (N)
3969	FA/1799/1993	22/03/2012	GUJ STATE ROAD TRANSPORT CORPN,	MR HEMANT S SHAH	AGARBEN WD/O KAPURJI NAGARAJI THAKOR,SHRAVANBHAI KAPURJI,VIKRAMBHAI KAPURJI,NAGRAJI LAKHAJI THAKOR,SHANTABEN NAGARAJI LAKHAJI THRO'MOTHER GUARDIAN NO 1,ANVARKHAN BAJITKHAN,KALEDIA RAMILABEN JIVAJI,KALEDIA JAGALBEN J THAKOR,KALEDIA BHUPAT JIVAJI THAKOR,ANVARKHAN BAJITKHAN	,NOTICE SERVED
3970	FA/1800/1993	23/12/2011	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	SURESHBHAI RAMANBHAI THRO' GUARDIAN RAMANBHAI C RATHOD,HIMATBHAI JIVABHAI VAGHELA DELAS PER CRT.ORDER 23-6-11	DELETED,RULE SERVED
3971	FA/1804/1993	12/08/2011	M/S. VISNAGAR TALUKA MAJOOR SAHAKARI MANDLI LTD.,,	MS MAYA N BHAVNANI	THE STATE OF GUJARAT (WATER RESOURCES DEPARTMENT),	NOTICE SERVED
3972	FA/1805/1993	08/12/2011	ORIENTAL INSURANCE CO LTD,FACTORY MANAGER DEVTI FABRICS LTD.	MR ARUN H MEHTA,MR KK NAIR	MANIBEN WD/O MANGALBHAI D.,	MR DS VASAVADA
3973	FA/1814/1993	19/04/2018	KANTILAL LAXMANBHAI PATEL,	UNSERVED EXPIRED (N)	SUBHRABEN D/O.MADHUBHAI DUBERBHAI,	,RULE UNSERVED

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3974	FA/1822/1993	26/12/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	TRUSTEES OF PUBLIC TRUST CHARUTAR VIDHYA MANDAL,MANUBHAI K BHIMANI-DIED- REPLACED -CHIMANBHAI R GANDHI,RAVJIBHAI S PATEL- DIED REPLACED-RAMANBHAI B PATEL,CHIMANBHAI RANCHHODBHAI GANDHI,RAMANBHAI B PATEL,SPL.LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR HARSHAD J SHAH
3975	FA/1823/1993	29/04/2011	KARSAN GOKAL SAVALIA,	MR MA KHARADI	SIDIQUE OSMAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,VIJAYKUMAR PURSHOTTAM AMBALAL THAKKAR,,BHARU JETHA AYER,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR HS MUNSHAW,MR SANDIP C SHAH
3976	FA/1824/1993	25/04/2011	VAGHELA VARVAJI UMEDJI,	MR YV SHAH	THAKORE DIWANJI ANARJI,PATEL AMBALAL TRIBHOVANDAS,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MS HINA DESAI,MR SHAKEEL A QURESHI
3977	FA/1825/1993	08/12/2011	SHAKUNTALA SHANTARAM,MANISH SHANTARAM,SHANTOSH SHANTARAM,ARJUN SHANTARAM	(MR SURESHM SHAH)	DURLABH SHANKARLAL,BABAR MANCHHU,RAMABEN BABAR,NEW INDIA INSURANCE CO LTD	DELETED,UNSERVED EXPIRED (R),MR SHASHIKANT S GADE
3978	FA/1826/1993	03/02/2012	THAKORE PRAHLADJI DHULAJI,	MR VASANTS SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,KOSHIRAM SADARAMJI BHIL,UNITED INDIA INSURANCE CO.LTD	DELETED,MR HS MUNSHAW,(MR HASMUKH THAKKER)
3979	FA/1828/1993	29/04/2011	PATEL JAYANTILAL AMBALAL,	MR VS SHAH	SOMABHAI HARGOVANDAS PATEL,GENERAL MANAGER,GUJ.STATE ROADTRANSPORT CORPN.,DEVDA OMPRAKASH PUNARAM,KOSHIRAMJI SADARAMJI BHILL,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,NOTICE UNSERVED,MR RR MARSHALL,MR HS MUNSHAW
3980	FA/1830/1993	19/06/2015	RUKHIBEN BHIKHCHAND,RAJUBHAI KHIKHCHAND,SONIBEN BHIKHCHAND,PAPUDIBEN BHIKHCHAND,KISHORBHAI BHIKHCHAND,GITABEN BHIKHCHAND	NOTICE UNSERVED	UMARKHAN USMANKHAN SIPOY,KAMALKANT MARKANRAJ TRIVEDI -EXPIRED-,UNITED INDIA INSURANCE CO LTD,CHOTHIBEN TIKAMAL	,NOTICE SERVED,MR VIBHUTI NANAVATI
3981	FA/1834/1993	23/11/2011	DESAI JIVRAJBHAI TEJABHAI,NEW INDIA ASSURANCE CO.LTD.,GITA TRANSPORT COMPANY,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	REVABEN WD/O BHALABHAI LALJIBHAI,LALJIBHAI MANDANBHAI DESAI,MITHIBEN W/O LALJIBHAI MANDANBHAI,JOMABHAI LALJIBHAI DESAI,KALIBEN LALJIBHAI DESAI	RULE SERVED,MR SN SOPARKAR
3982	FA/1861/1993	22/03/2016	ORIENTAL INSURANCE CO. LTD.,M K AGENCIES	MR RAJNI H MEHTA	RAMNARAYAN CHIMANLAL MADAN,DINESH MORESHWAR PIMPALE,RATNAKAR R KADAM DECD.THROUGH THE LRS,MRS.RATANKAR KADAM DECD THROUGH LEGAL HAIRS (DELETED),MR. GANESH RATANKAR KADAM (DELETED),MR. MANGESH RATANKAR KADAM (DELETED)	,SERVED BY RPAD (N),DELETED,MRS KETTY A MEHTA
3983	FA/1864/1993	29/06/2018	MOHMED YUSUF ISAKBHAI,	NOTICE UNSERVED	MAHAMUDHUSAIN J MANSURI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
3984	FA/1872/1993	24/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	AMBALAL BECHARJI THAKOR,	MR SALIM M SAIYED
3985	FA/1874/1993	24/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMABHAI MAGANBHAI,	MR GM AMIN
3986	FA/1875/1993	07/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECEASED MATHURBHAI LAKADA,JAMABHAI MATHURBHAI HEIRS OF MATHURBHAI LAKADA,RAMABHAI MATHURBHAI HEIRS OF MATHURBHAI LAKADA	

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3987	FA/1876/1993	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHAGANBHAI ZALUBHAI DECD.THROUGH THE LRS,SHANABHAI CHHAGANBHAI,VECHALIBEN CHHAGANBHAI,VAJIBEN CHHAGANBHAI,MADHUBHAI CHHAGANBHAI,VITHALBHAI CHHAGANBHAI	,NOTICE SERVED
3988	FA/1877/1993	07/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAMABHAI MATHURBHAI,	
3989	FA/1878/1993	29/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	BHATI MANSING HIRSING,PATEL LAXMANBHAI GANESHBHAI,RAJENDRA PRAKASH KHIMRAJ,UNITED INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
3990	FA/1992/1993	08/03/2018	SPL.LAQ OFICER,	GOVERNMENT PLEADER	KOLI MENABEN SONAJI,	
3991	FA/2090/1993	27/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	PASANBHAI LAKHUBHAI CHARAN,AMPIRE STEEL MANUFACTURING CO.	NOTICE SERVED
3992	FA/2111/1993	29/03/2017	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	KUSUMBEN KARSANJI THANKI,RAMJI BHIMJI THANKI	NOTICE NOT RECD BACK
3993	FA/2124/1993	01/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	VENKAT DATTU BHOSLE,MANUBHAI PRABHUBHAI PATEL	DELETED,MR DR BHATT
3994	FA/2126/1993	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI PATIDA,DEVJIBHAI L PATIDAR,BHIMJIBHAI M PATIDAR,PACHANBHAI J PATIDAR,VELJIBHAI K PATIDAR,HEIRS OF M K PATEL,K V PATEL,KARAMSHIBHAI MANJIBHAI,DEVSHIBHAI J PATIDAR,LALJIBHAI P PATIDAR,K P PATIDAR,K B PATIDAR,SAVDABHAI N PATIDAR,M A PATIDAR,KASTURBA A PATIDAR,CHANDRIKABEN A PATIDAR,NATWARBHAI A PATIDAR,KARAMSHIBHAI J PATIDAR,PREMJIBHAI D PATIDAR,LAXMANBHAI P PATIDAR,NANDKISHOR S PATIDAR,EXECUTICE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
3995	FA/2127/1993	08/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI PATIDA,DEVJIBHAI L PATIDAR,BHIMJIBHAI LADHABHAI,PACHANBHAI J PATIDAR,SAVJIBHAI P PATIDAR,VELJIBHAI KHETABHAI,HEIRS OF NANJIBHAI KETABHAI,KETABHAI VASTABHAI,KAMSHIBHAI MANJIBHAI,DAHYABHAI HANSRAJBHAI,D J PATEL,L P PATEL,K P PATEL,K B PATEL,S N PATEL,M A PATEL,CHANDRIKABEN A PATEL,NATVARBHAI A PATEL,KASTURBA AKHIBHAI,K J PATEL,EXECUTIVE ENGINEER	,SERVED BY AFFIX(N),UNSERVED EXPIRED (N)
3996	FA/2128/1993	26/08/2019	RAMJIBHAI LADHABHAI PATEL,PATEL DEVJIBHAI LADHABHAI,PATEL BHIMJIBHAI LADHABHAI,PATEL PANCHANBHAI JIVRAJBHAI,PATEL SAVJIBHAI PACHANBHAI,PATEL VELJIBHAI KHETABHAI,HEIR OF PATEL KHETABHAI VASTRABHAI,PATEL NANJIBHAI KHETABHAI,PATEL KAMSHIBHAI MANJIBHAI,PATEL DAHYABHAI HANSRAJBHAI,PATEL DEVSIBHAI JIVRAJBHAI,PATEL LALJIBHAI PACHANBHAI,PATEL KANTIBHAI PANCHANBHAI,PATEL KARAMSIBHAI BHANJIBHAI,PATEL SAUDASBHAI NANJIBHAI,PATEL MOGIBEN AKHIBHAI,PATEL CHANDRIKABEN AKHIBHAI,PATEL KASTURIBEN AKHIBHAI,PATEL KARAMSIBHAI JIVRAJBHAI	,UNSERVED EXPIRED (N),APPEARANCE DELETED	STATE OF GUJARAT,EXECUTIVE ENGINEER	NOTICE SERVED

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3997	FA/2129/1993	26/08/2019	RAMJIBHAI LADHABHAI PATIDAR,DEVJIBHAI LADHABHAI PATIDAR,BHIMJIBHAI LADHABHAI PATIDAR,PACHANBHAI JIVRAJBHAI PATIDAR,VELJIBHAI KHETABHAI PATIDAR,HEIRS OF KHETABHAI VASTABHAI,NANJIBHAI KHETABHAI PATIDAR,KARAMSHIBHAI MANJIBHAI PATIDAR,DEVSHIBHAI JIVRAJBHAI PATIDAR,LALJIBHAI PACHANBHAI PATIDAR,KANTIBHAI PACHANBHAI PATIDAR,KARAMSIBHAI BHANJIBHAI PATIDAR,SAVDABHAI NANJIBHAI PATIDAR,MOGIBEN AKHIBHAI PATIDAR,KASTURIBEN AKHIBHAI PATIDAR,CHANDRIKABEN AKHIBHAI PATIDAR,NATWARBHAI AKHIBHAI PATIDAR,KARAMSIBHAI JIVRAJBHAI PATIDAR,PREMJIBHAI DAHYABHAI PATIDAR,LAXMANBHAI PACHANBHAI PATIDAR,NANDKISHOR SAVJIBHAI PATIDAR	,UNSERVED EXPIRED (N),ADVOCATE NOTICE SERVED,DECEASED LITIGANT	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3998	FA/2130/1993	30/11/2011	UNITED INDIA INSURANCE CO.LTD.,RAGHUVIRSINH RATPALSINH	MR RR MARSHALL	GAJENDRAPRASAD R RAVAL,USHABEN GAJENDRAPRASAD RAVAL,NIRMALSINH RAJPUT DRIVER NEED NOT TO BE SERVED	,MS KRISHNA RAVAL
3999	FA/2131/1993	30/03/2012	NATIONAL INSURANCE CO.LTD.,VISHNU TRANSPORT CO.	MR RR MARSHALL	RAMANLAL DAHYABHAI PATEL,	MS ZARANA N PANDYA
4000	FA/2134/1993	23/12/2011	GUJARAT AGRICULTURAL UNITERSITY,DIRECTOR, GUJARAT AGRICULTURAL UNIVERSIT,THE DIRECTOR,RESEARCH SCIENTISTS,GUJ.KRUSHI UNIVERSITY	MR DG CHAUHAN	NATHABHAI BHURABHAI,MINOR MUKESHBHAI NATHABHAI, THR'GUARDIAN NATHABHAI BHURA,MINOR CHUNILAL NATHABHAI,THR' GUARDIAN NATHABHAI BHURABHAI	MR MB PARIKH
4001	FA/2141/1993	02/12/2011	G.S.R.T. CORPORATION,	MR PRANAV G DESAI	LALCHAND VASUDEV ADVANI,PRABHUDAS PARSOTTAM LASHKARI,HABIBKHAN HASANKHAN PATHAN,UNITED INDIA INS. CO. LTD.	DELETED,RULE SERVED,MR RC KAKKAD,MR VIBHUTI NANAVATI
4002	FA/2142/1993	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED	YUSUF ABDULLA @ ABAN,PRABHUDAS PARSOTTAM LASHKARI,HABIBKHAN HASANKHAN PATHAN,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR GAURANG H BHATT
4003	FA/2143/1993	01/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE NOT RECD BACK	MAHMADBHAI KALUBHAI BAVANANJA,SABBIRA MOHMADBHAI(WIFE),SENAJ MOHMADBHAI(DAUGHTER),FARJU MOHMADBHAI (DAUGHTER),SADAM MOHMADBHAI(SON),SADAM MOHMADBHAI(SON),SAIFAIYA MHAMADBHAI(DAUGHTER),SARGARAJ MOHMADBHAI(SON),ASARAF MOHAMADBHAI,PRABHUDAS PARSOTTAM LASHKARI,HABIBKHAN HASANKHAN PATHAN,UNITED INDIA INSURANCE CO. LTD	
4004	FA/2144/1993	10/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	GOKALDAS PRAGJI DELETED AS PERCOURT ORDER,DATED.01-02-2012.,HEIRS OF KAPURBEN GOKALDAS,GOKALDAS PRAJI,VRANDAVAN GOKALDAS,RATILAL GOKALDAS,LOYMIDES GOKALDAS,SHARDABEN GOKALDAS,MAHENDRAKUMAR GOKALDAS,GITABEN GOKALDAS (MINOR),PRABHUDAS PARSOTTAM LASHKARI,HABIBKHAN HASANKHAN,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR RC KAKKAD
4005	FA/2145/1993	09/04/2009	G S R T C,	MR PRANAV G DESAI	HEIRS OF GHELABHAI RAJABHAI,HARAKHABEN GHELABHAI,MINABEN GHELABHAI,MINOR MANSUKH GHELABHAI KHAN DARWAJA,HARAKHBEN GHELABHAI,MINABEN GHELABHAI,MINOR MANSUKH GHELABHAI,PRABHUDAS P LASHKARI,HABIBKHAN H PATHAN,UNITED INDIA INSURANCE CO.LTD	,NOTICE SERVED,MR RC KAKKAD,MS SEJAL K MANDAVIA,MR AMAR D MITHANI,(MR PV NANAVATI),MR VIBHUTI NANAVATI

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4006	FA/2146/1993	09/04/2009	G S R T C,	(MR GN DESAI)	SURESHKUMAR LALJI TANK,PRABHUDAS PARSOTTAM LASHKARI,HABIBKHAN HASANKHAN PATHAN,UNITED INDIA INS. CO. LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,(MR AJ SHASTRI)
4007	FA/2147/1993	09/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR GN DESAI)	HABIBKHAN HASANKHAN,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
4008	FA/2149/1993	03/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	NAIBHA CHINABHAI BALAS,LOHANA VASANTBHAI MOHANLAL	DELETED,RULE SERVED,MR RC KAKKAD
4009	FA/2151/1993	02/05/2011	ORIENTAL INSURANCE COMPANY,SATTARABABU ABDULBHAI VAHERA,MAHABABUBHAI ADAMBHAI ALAD	MR ARUN H MEHTA	DILIPBHAI RAMESHBHAI DARJI,AJAGAYALI GULAMRASUL SAIYED,GUJARAT STATE ROAD TRANSPORT	,NOTICE SERVED,MR HEMANT S SHAH
4010	FA/2152/1993	09/01/2012	ORIENTAL INSURANCE CO.LTD.,HIRAWATI ICE & COLD STORAGE,MUSLIM MOGUL YUSUF HASAM	,MR KK NAIR	DEVIBEN BHIMA,DAXABEN BHIMA MINOR THRO' GUARDIAN DEVIBEN BHIMA,SHANTIBEN BHIMA MINOR THRO' GUARDIAN DEVIBEN BHIMA,HIRABEN BHIMA MINOR THRO' GUARDIAN DAHIBEN BHIMA,BHARATBHAI BHIMA MINOR THRO' GUARDIAN DEVIBEN BHIMA,JETHIBEN HATHIA	MR YOGESH S LAKHANI
4011	FA/2153/1993	30/06/2011	OM NEELKANTH CHEMICALS LTD,	MR CJ VIN	JAYANT TRADERS THRO' PRO.JAYANTKUMAR K SHAH,	NOTICE SERVED
4012	FA/2157/1993	09/12/2015	AHMEDABAD MUNICIPAL CORPN.,	MR SN SHELAT	GUJARAT CINE ENTERPRISES P LTD,	MR VIBHUTI NANAVATI
4013	FA/2172/1993	24/11/2011	HEIRS OF RAMNIKLAL VALJI,BHANUMATIBEN RAMNIKLAL,RAJNISH RAMNIKLAL,HINABEN RAMNIKLAL,DHARMESH RAMNIKLAL,FALGUNI RAMNIKLAL	MR PM THAKKAR	AJMERA CEMENT PVT.LTD.,NATIONAL INSURANCE CO.LTD.	MR ND NANAVATI,MR SUNIL B PARIKH
4014	FA/2177/1993	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	KANKUBEN WD/O.VIRSINGBHAI CHHAGANBHAI,MINOR NAVALSING VIRSING, THRO'GUARDIAN KANKUBEN NO.1,MINOR PARABEN VIRSING,THROUGH GUARDIAN KANKUBEN NO.1,MINOR TARABEN VIRSING, THROUGHGUARDIAN KANKUBEN NO.1,MINOR SHIKARIBEN, THROUGH GUARDIAN KANKUBEN NO.1,PANKIBEN WD/O.CHHAGANBHAI BABUBHAI,DHULABHAI KADVABHAI VANKAR	NOTICE SERVED,(MR RN SHAH)
4015	FA/2178/1993	21/12/2011	G S R T C,	(MR MD PANDYA)	HEIRS OF PUNIABHAI NARUBHAI,JAMBUBHAI PUNIABHAI,VACHTIBEN PUNIABHAI,GANDIBEN PUNIABHAI,CHANDANBEN PUNIABHAI,NANDUBEN PUNIABHAI,DHULABHAI KADVABHAI VANKAR	,NOTICE NOT RECD BACK,NOTICE SERVED, (MR RN SHAH)
4016	FA/2180/1993	24/11/2011	HEIRS OF TRAMBAKLAL M KANANI,SARLABEN TRAMBAKLAL,UDAYKUMAR TRAMBAKLAL KANANI,RAJESH TRAMBAKLAL KANANI,JASMIN TRAMBAKLAL KANANI,RALIYATBEN MANGALJIBHAI	MR RC KAKKAD	MAHESHKUMAR MAMAIYABHAI JAGDA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS AVANI S MEHTA,(MR HASMUKH THAKKER)
4017	FA/2183/1993	30/03/2011	SHANTILAL BECHARDAS AND SONS.,	(MR RM VIN)	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
4018	FA/2184/1993	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	NURMOHMADBHAI GULABNBI PATHAN,DARSHAN TRANSPORT COMPANY,ORIENTAL INSURANCE COMPANY	RULE SERVED,RULE UNSERVED,MS NITA U BHATT,MR UDAY R BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4019	FA/2190/1993	07/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RASILABEN RAMCHANDRA,MINOR AMIT RAMCHANDRA THRO' RESP. NO. 1,MINOR KAUSHAL RAMCHANDRA THRO' RESP. NO.1,CHANDRAVATIBEN JETHALAL	
4020	FA/2193/1993	25/11/2011	JUBEDABEN WD/O MAJIDBHAI NATHABHAI MANSURI,ISHAK MAJIDBHAI MANSURI	MR SV RAJU	ARJUNBHAI HEMABHAI VANZARA,RAMESHCHANDRA MOHANLAL PARIKH,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,NIZAMUDDIN KAMRUDDIN SHAIKH,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
4021	FA/2204/1993	05/12/2011	SHANTILAL GANGARAM PATEL,RAMESHBHAA B GOSAI,NEW INDIA ASSURANCE CO.LTD,SAVAAD J MER,VEJABHAI J GODHALIA,NEW INDIA INSURACANCE CO.LTD,SEKUNSINH BAVASINH,NEW INDIA INSURANCE CO.LTD	MR BR SHAH,MR SANDIP C SHAH	GITABEN W/O. NAVINCHANDRA GIRDHARLAL CHAUHAN,MINOR ANKIL THROUGH GITABEN NAVINCHANDRA,MINOR ARIPTA THROUGH GITABEN NAVINCHANDRA,BHAGVATIBEN GIRDHARLAL CHAUHAN,SANJAY GIRDHARLAL CHAUHAN,MINOR HITESH G CHAUHAN THROUGH GIRDHARLAL M CHAUHAN	,MR VASANTS SHAH,MS ASHA S TRIVEDI,MR HG RATHOD,MR HA SEJPAL,MS SUNEETA R SHUKLA
4022	FA/2205/1993	05/12/2011	SHANTILAL GANGARAM PATEL,RAMESHBHAA BHAVGIL GOSAI,NEW INDIA ASSURANCE CO.LTD,SAVAAD JETHABHAI MER,VEJABHAI J GODHALIA,NEW INDIA INSURACANCE CO.LTD,SEKUNSINH BAVASINH,NEW INDIA INSURANCE CO.LTD	MR BR SHAH,MR SANDIP C SHAH	BHAVINCHANDRA RAMCHANDRA CHAUHAN,	(MR MC SHAH),MR HA SEJPAL,MS SUNEETA R SHUKLA
4023	FA/2206/1993	05/12/2011	SHANTILAL GANGARAM PATEL,RAMESHBHAA BHAVGIR GOSAI,NEW INDIA ASSURANCE CO.LTD,SAVAAD JETHABHAI MER,VEJABHAI J GODHALIA,NEW INDIA INSURACANCE CO.LTD,SEGUNSINH BAVASINH,NEW INDIA INSURANCE CO.LTD	MR BR SHAH,MR SANDIP C SHAH	KUM JANKHNA RATILAL NAIK,	MR VASANTS SHAH,MR HA SEJPAL
4024	FA/2207/1993	05/12/2011	SHANTILAL GANGARAM PATEL,RAMESHBHAA B GOSAI,NEW INDIA ASSURANCE CO.LTD,SAVAAD J MER,VEJABHAI J GODHALIA,NEW INDIA INSURACANCE CO.LTD,SEKUNSINH BAVASINH,NEW INDIA INSURANCE CO.LTD	MR BR SHAH,MR SANDIP C SHAH	ABAN PESTANJI DUTIA,	(MR PRAFUL J BHATT), (MR MC SHAH),MR VASANTS SHAH,MR HA SEJPAL
4025	FA/2208/1993	05/12/2011	SHANTILAL GANGARAM PATEL,RAMESHBHAA B GOSAI,NEW INDIA ASSURANCE CO.LTD,SAVAAD J MER,VEJABHAI J GODHALIA,NEW INDIA INSURACANCE CO.LTD,SEKUNSINH BAVASINH,NEW INDIA INSURANCE CO.LTD	MR BR SHAH,MR SANDIP C SHAH	ABAN PESTANJI DUTIYA,	(MR MC SHAH),MR HA SEJPAL,MS SUNEETA R SHUKLA
4026	FA/2209/1993	18/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	DWARKADAS NARANDAS PATEL,JADAVBEN DWARKADAS PATEL,SAMANTSING PRATAPSING,KISHANSING RAGHUNATHSING,RAYCHAND HIRALAL GUPTA,UNITED INDIA INSURANCE CO.LTD.	
4027	FA/2210/1993	08/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	CHANCHALBEN WD/O.CHHOTALAL BHIMRAJ SHAH,ASHOKKUMAR CHHOTALAL SHAH,SAMANTSINH PRATAPSINH PARMAR,KISHANSINH RAGHUNATHSINH,RAMCHANDRA HIRALAL GUPTA,UNITED INDIA INSURANCE CO.LTD.	,MS SONAL D VYAS
4028	FA/2211/1993	08/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	DALPATBHAI RANCHHODBHAI SHRIMALI,SAMANTSINH PRATAPSINH PARMAR,KISHANSING RAGHUNATHSING,RAMCHANDRA HIRALAL GUPTA,UNITED INDIA INSURANCE COMPANYLIMITED	NOTICE SERVED,NOTICE UNSERVED,MR SANDIP C SHAH,MR NAVNIT M TAILOR
4029	FA/2212/1993	08/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	AJAYBHAI JAYANTILAL SHAH,SAMANTSINH PRATAPSINH,KISHANSINH RAGHUNATHSINH,RAMCHANDRA HIRALAL GUPTA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MS SONAL D VYAS

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4030	FA/2213/1993	08/04/2009	GUJARAT STATR ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	VINUBHAI MELABHAI DANTANIA,SAMANTSING PRATAPSINH PARMAR,KISHNSING RAGHUNATHSING,RAMCHANDRA HIRALAL GUPATA,UNITED INDIA ASSURANCE COMPANYLTD.	,NOTICE SERVED,NOTICE UNSERVED
4031	FA/2217/1993	04/08/2015	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD.,	MR AMIT J SHAH	EXCEL TRANSMISSION PRODUCT CO.A PARTNERSHIP FIRM,	
4032	FA/2218/1993	27/07/2010	GUJARAT ELECTRICITY BOARD,	MR RC JANI	HEIRS OF SHANAJI BHATHIJI THROUGH HIS HEIRS.,SOMABHAI SHANABHAI,RATILAL SHANABHAI,SHAKRABHAI SHANABHAI,AFULIBEN WD/O SHANABHAI BHATHIJI	(MR NS DESAI)
4033	FA/2245/1993	13/03/2018	GUJARAT HOUSING BOARD THR'HOUSING COMMISSIONER,	MRS KETTY A MEHTA	MAHENDRA M SHAH A REGISTERED PARTNERSHIP FIRM,	MR AS VAKIL
4034	FA/2253/1993	29/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SURYAKNTBHAI ANANDRAY CHITRE,USMANBHAI M PARMAR	,MR JV JAPEE
4035	FA/2256/1993	09/04/2012	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIMLABEN WD/O MAHENDRABHAI @ KHUBILAL C SHAH ALIAS PARMAR,SHERIPAL MAHENDRAKUMAR SHAH MINOR THRO' GUARDIAN NO.1.,VIJAY MAHENDRAKUMAR SHAH MINOR THRO' GUARDIAN NO.1.,KEVALCHAND MAHENDRAKUMAR SHAH,MANIBEN CHANDANMAL RUPCHAND,CHANDANMAL RUPCHAND SHAH DELETED CT.ORDER DTDS.02-02-12,KARNALSINH HANSASINH,PRAVIN K SHAH	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR CJ VIN
4036	FA/2259/1993	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SHANKAR KALIDAS ROHIT, DECD. THRO' HEIRS:,SHANTABEN SHANKARBHAI ROHIT,SANJAYKUMAR SHANKARBHAI ROHIT,MINOR HAMUBEN SHANKARBHAI ROHIT.,MAIKALBHAI DHULABHAI PARMAR DEL.AS PER CT.ORD.13/5/2011	DELETED,MR MTM HAKIM
4037	FA/2267/1993	19/12/2011	MINOR PRAKASH RAVISHANKER KOSTI,	MR PR JANI	ASHISH KRUSHNADAS SHAH,NEW INDIA INSURANCE CO.LTD,PARESH KRASHNADAS SHAH	RULE UNSERVED,MR BR SHAH
4038	FA/2282/1993	13/02/2012	GUJARAT STATE ROAD TRANSPORT CORP.,	(MR MD PANDYA)	MINOR ARTIBEN ASHOKGIRI GOSAI THRO'ANJANABEN WD/O ASHOKGIRI,MINOR ANKURGIRI ASHOKGIRI GOSAI,THRO'ANJANABEN,ANJANABEN WD/O ASHOKGIRI JASHWANTGIRI GOSAI,SHARDABEN JASHWANTGIRI GOSAI,ABDUL AMID AHMEDBHAI SHAIKH,VIJAYKUMAR ARVINDBHAI PATEL,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,DELETED,(MR JD AJMERA),MR DARSHAN M PARIKH,MR MAHESH T PARIKH
4039	FA/2286/1993	21/12/2011	UNION OF INDIA,CHIEF AIR VICE MARSHAL	MR VH KANARA	HADISUN WIDOW OF MOHMED ISRAIL MOHMED,MOHMED RAMZAN MOHMED SHAKUR,JETUNEESA MOHMED RAMZAN],JENAB MOHMED RAMZAN,NOORJAHA MOHMED ISRAIL,MINOR SHAHJAHA MOHMED ISRALI THRO' GUARDIAN R.NO.3,BIRENDRA SINGH DHIKHRAJ	,NOTICE SERVED,SERVED BY RPAD (N)
4040	FA/2298/1993	08/04/2009	GUJARAT STATE ROAD TRANSPORT CORPRN,	(MR MD PANDYA)	UMARKHAN RAHEMANKA,MR.NAJAR ABBA, (S.T.DRIVER)	NOTICE SERVED
4041	FA/2302/1993	05/08/2011	CHAMPION SURGICAL WOOL PVT.LTD,	MR DC DAVE	ASHWINKUMAR DEVKINANDAN,	NOTICE UNSERVED
4042	FA/2303/1993	13/06/2016	JAMNAGAR DISTRICT COOPERATIVE BANK LTD.THR'GENERAL MANAGER,	MR DM THAKKAR	PRAMILABA GAJENDRASINH RANA,	MS JIRGA D JHAVERI
4043	FA/2305/1993	08/08/2011	MUNICIPAL CORPORATOION OF AHMEABAD,	MR SN SHELAT	HATHISING MFG. CO LTD,	MR KS NANAVATI
4044	FA/2309/1993	17/09/2010	MUNICIPAL CORPORATION OF AHMEDABAD,	MR MG NAGARKAR	UNION BANK OF INDIA .,	MR PRAKASH K JANI
4045	FA/2346/1993	11/04/2012	MANGLABEN ANKUSH SONVANE,VAISHALI ANKUKSH SONVANE,TEJAL ANKUSH SONVANE,ALPESH ANKUSH SONVANE,MARUTI SHADU SONVANE,UME,SONABAI MARUTI SONVANE,ASHOK MARUTI SONVANE	,MR AJAY R MEHTA,MR MTM HAKIM	KAJIBHAI ALIBHAI,GUJ STATE ROAD TRANSPORT CORPN,DAUD ABUBHAI SAIYAD,GHANSHYAM AMBASHANKAR TRIVEDI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MD PANDYA),MR HARESH H PATEL
4046	FA/2352/1993	23/12/2011	SUSHILABEN MANEKLAL PATEL,	(MR MB GANDHI)	VIJAY CO.OP.BANK LTD.,	MR MAULIN R RAVAL
4047	FA/2353/1993	23/12/2011	SUSHILABEN MANEKLAL PATEL,	(MR MB GANDHI)	VIJAY CO.OP. BANK LTD.,	MR MAULIN R RAVAL

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4048	FA/2357/1993	07/10/2008	SULTANSING ANDARAM YADAV,SINGARI SULTANSING YADAV	NOTICE NOT RECD BACK,	M J INDUSTRIES,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR ARUN H MEHTA
4049	FA/2365/1993	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MAHALAXMIBEN WD/O NANUBHAI MANEKLAL SHUKAL,MINOR ANIMESH NANUBHAI SHUKLA,PARSHOTTAMBHAI FULABHAI SHETH	DELETED,MR NILESH A PANDYA
4050	FA/2369/1993	05/03/2010	SHRIJI TOBACCO COMPANY,HEIRS OF CHAMPAKLAL MANILAL SHAH,SWATIBEN WD/O CHAMPAKLAL SHAH,JAGDISHCHANDRA CHAMPAKLAL SHAH,YOGESH CHAMPAKLAL SHAH,PRAKASHBHAI CHAMPAKLAL SHAH,RAJUBHAI ALIAS JAGDISHCHANDRA CHAMPAKLAL SHAH	MR DF AMIN	AMRITLAL JAYSHANKER THAKAR,JYOTIBEN CHAMPAKLAL SHAH,JITEDRA CHIMANLAL PANDYA	NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
4051	FA/2370/1993	01/05/2013	CHHAGANBHAI BABARBHAI GODIGAJBAR,	MR HARSHAD J SHAH	NANDGOPAL PARTHASARATHI MUDLIYAR,A SHATURDHANBHAI SHETTY,NATIONAL INSURANCE CO LTD,ABDUL HAMED REHMAN FITER,BASIR RASULBHAI SHEIKH,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),DELETED,MR SUNIL B PARIKH,MS HINA DESAI
4052	FA/2371/1993	02/05/2011	KANTILAL MANILAL PATEL,	MR JA ADESHRA	TOURISM CORPORATION OF GUJARAT LIMITED,MANAGING DIRECTOR,STATE OF GUJARAT,UNITED INDIA INSURANCE CO.LTD.	,MR VIBHUTI NANAVATI,M/S TRIVEDI & GUPTA
4053	FA/2374/1993	27/07/2010	DILIPBHAI VIRJIBHAI,		AMADBHAI DAUDBHAI,	
4054	FA/2381/1993	16/12/2019	ORIENTAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAJESH IRON & STEEL SHIP BREAKERS,A PARTNERSHEP FIRM,BANUBEN BATUKRAI TRIVEDI,BHARTIBEN WD/O DUSHYANTKUMAR BATUKRAI TRIVEDI,KRUPALI DUSHYANTKUMAR (MINOR) THR'HER GUARDIAN BHARTIBEN D.	NOTICE NOT RECD BACK,NOTICE SERVED,ABATED
4055	FA/2383/1993	16/12/2019	ORIENTAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAJESH IRON & STEEL SHIP BREAKERS,MITHIBEN SAVJIBHAI,JAYABEN SAVJIBHAI,MINOR NARANBHAI SAVJIBHAI THRO' MITHIBEN SAVJIBHAI,MINOR NANDUBEN SAVJIBHAI THRO' MITHIBEN SAVJIBHAI,MINOR VALBEN SAVJIBHAI THRO' MITHIBEN SAVJIBHAI,MINOR RAMESHBHAI SAVJIBHAI THRO' MITHIBEN SAVJIBHAI	RULE SERVED,MR NIRAV C SANGHAVI
4056	FA/2384/1993	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HEIRS OF JIVKUBHAI GHOSABHAI KOTILA,VALKUBEN JIVKUBHAI,BENSABEN JIVKUBHAI MINOR THRO'GUARDIAN NO.1.,KAMUBEN GHOSABHAI KOTILA,GULABBEN JIVKUBHAI MINOR THRO'GUARDIAN NO.1.,NAJUBHAI GHOSABBHAI,PANCHABHAI JIVABHAI,DWARKADAS GORADIA(EXPIRED DURING THE PENDENCY OF FA HIS L.RS,DILIPKUMAR DWARADAS GORADIYA,RASIKLAL DWARKADAS GORADIYA,HASMUKHARI DWARKADAS GORADIYA	RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MS DEVYANI N DAVE,MR YOGESH S LAKHANI,(MR JT TRIVEDI),MR SUNIL L MEHTA
4057	FA/2388/1993	20/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	DHDIRAJLAL NARSINHBHAI MISTRI,PRAVINBHAI NANJIBHAI,NANJIBHAI JIVABHAI,UNITED INDIA INSURANCE CO LTD,VIRABHAI KALUBHAI	,NOTICE SERVED
4058	FA/2410/1993	16/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	CHAUDHARI KALABHAI KACHARABHAI,PRAHALADBHAI NARBHERAM KADIYA,JASHVANTLAL B PATEL	MR. BHARGAV N. BHATT,MR PRAKASH K JANI,MR PS PATEL

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4059	FA/2414/1993	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SHASHIKANT JETHALAL JOSHI,GANPATSINH JILUBHA GOHIL,POPATBHAI MANABHAI PATEL,ORIENTAL INSURANCE COMPANY	NOTICE SERVED,MR KK NAIR,MR MANOJ N POPAT,MR HJ BHATT
4060	FA/2415/1993	07/12/2011	G.S.R.T.C.,	(MR MD PANDYA)	POPATBHAI MOHANBHAI PATEL,THE ORIENTAL INS.CO.LTD.	NOTICE SERVED,MR HJ BHATT
4061	FA/2416/1993	02/05/2011	NATIONAL INSURANCE COMPANY,	MR SUNIL B PARIKH,MR BR SHAH	INDIRABEN AMBALAL PATEL,AMBALAL MOTILAL PATEL,NAYABSING BRAHMASING JATSARDAR,BADDENSINGH KARTARSINGH	SERVED BY AFFIX(N),NOTICE UNSERVED,MR NILESH A PANDYA
4062	FA/2418/1993	22/11/2011	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	BHURABHAI BHOJABHAI MEHER,BALUBHAI RAMBHAI ODEDRA	NOTICE SERVED
4063	FA/2422/1993	29/11/2011	BHOPABHAI DIPABHAI KOLI,KANKUBEN DIPABHAI KOLI,HEMUBHAI DIPABHAI KOLI	MR BHARAT JANI	KHIMJIBHAI MEGHJIBHAI,SURJITSING MUKHARIYARSING - DELETED-,NEW INDIA INSURANCE CO.LTD.	DELETED,MR BH BHAGAT,(MR PV NANAVATI),MR VIBHUTI NANAVATI
4064	FA/2425/1993	02/05/2011	TARMAMAD SULEMAN SURYA,	(MR AM MEHTA)	JASHUBA SHIVUBHA JADEJA,JIKUBA BALUBHA JADEJA,RANJITSINH BALUBHA,GAMBHIRSINH BALUBHA,UMIYABA BALUBHA,HANSABA BALUBHA,GULABSINH BALUBHA,RANJIBA BALUBHA,MINOR RASIKBA BALUBHA THROUGH NO 2.,MINOR KANAKSINH BALUBHA THROUGH NO 2.,KAMRANI JAMADAR,MOMAIYA KARA,HAJI TARMAMAD SULEMAN,NEW INDIA ASSURANCE COMPANY,NEW INDIA ASSURANCE COMPANY	NOTICE SERVED,MR AJAY R MEHTA
4065	FA/2432/1993	12/08/2008	SHANABHAI SOMABHAI SOLANKI,	MS DAXA R VYAS	USHA PRESSTRESSED SLEEPER UDYOG,	NOTICE SERVED
4066	FA/2433/1993	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	KANKUBEN GOVABHAI RABARI,WD/O GOVABHAI HEMTAJI RABARI,MINOR BABUBHAI GOVABHAI RABARI,MINOR,SAVITABEN GOVABHAI RABARI,HASANKHAN NASIBKHAN PATHAN	,MR JV JAPEE
4067	FA/2434/1993	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	JASUBHAI D.PATEL,HASANKHAN N.PATHAN	,MR BN PATEL
4068	FA/2443/1993	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR AJAY R MEHTA,MR HEMANT S SHAH	VIMLABEN RAJENDRAPRASAD NAYAK,MINOR SANGITABEN R NAYAK, THROGUARDIAN RESP. NO.1,MINOR SANJAYKUMAR R NAYAK, THRO' GURADIAN RESP. NO.1,MINOR KAMLESH R NAYAK, THRO' GUARDIAN RESP. NO.1,FULABHAI SURABHAI NAYAK,DIWALIBEN FULABHAI NAYAK,CHATURBHAI R PATANVADIA DEL. AS PER COURT ORDER 2-12-2011,NATVERSINH KALIDAS PADHIAR,BHAURAO NANDRAO KAHAR DELETED AS PER COURT ORDER 2-12-2011	NOTICE SERVED,DELETED,MR MTM HAKIM
4069	FA/2444/1993	18/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	PRAHLADBHAI SHIVRAM PRAJAPATI,	(MR CV PRAJAPATI),MR SV RAJU,MR PF ZAVERI
4070	FA/2445/1993	14/12/2011	GUJARAT STATE RAOD TRANSPORT CORPORATION,	MR HEMANT S SHAH	BHOPABHAI KALUBHAI MINOR THRO'GUARDIAN KALABHAI S BHARWAD,PRATAPSINH MANSINH CHAUHAN DELAS PER COURT ORDER DT.12.5.11	ABATED,RULE SERVED
4071	FA/2448/1993	06/03/2012	VELIBEN WD/O GOVINDBHAI B.,JIVENBEN BHACHABHAI	(MR SURESHM SHAH)	MAHENDRASINH RAMSINH,NEW INDIA ASS. CO. LTD.	RULE UNSERVED,MR YN RAVANI,(MR HASMUKH THAKKER)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4072	FA/2455/1993	18/02/2009	THE ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	NARENDRAKUMAR BHIKHABHAI PATEL,MAGANBHAI DESAIBHAI PARMAR,GENERAL MANAGER,HASMUKHBHAI DAHYABHAI PATEL,DAHYABHAI MANGALBHAI PATEL,KANTIBHAI AMBALAL PARMAR,CHIMANBHAI DAHYABHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N)
4073	FA/2456/1993	17/09/2010	AHMEDABAD MUNICIPAL CORPN.,	MR MG NAGARKAR	BANK OF INDIA,	NOTICE SERVED
4074	FA/2468/1993	27/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	PIYUSHABHAI ANTULBHAI PATEL,CHANDRAKANT SHANABHAI BRAHMBHATT	DELETED,MR JITENDRA M PATEL
4075	FA/2469/1993	07/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SAMUBEN AMRAJI THAKOR,MINOR VIKRAM AMRAJI THAKOR,MINOR SURESH AMRAJI THAKOR,RAJIBEN KACHRAJI THAKOR,NIZAMKHAN AKBARKHAN	RULE SERVED,MR PRAKASH K JANI
4076	FA/2470/1993	23/12/2011	GUJARAT STATE RAOD TRANSPORT CORPORATION,	MR HEMANT S SHAH	DAYAL S PATEL,MAMAD ABDULA JINEJA	DELETED,(MR BD KARIA)
4077	FA/2472/1993	28/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	KANUBHAI NAROTTAMBHAI PATEL,DAUD ABUBHAI SAIYAD,GHANSHYAM RAVISHANKAR TRIVEDI,KALUBHAI ALIBHAI ALIASADAMBHAIDELETED CT.ORDER DTD.15-08-11.,UNITED INDIA INSURANCE CO.LTD.	DELETED,MR DARSHAN M PARIKH,MR HARESH H PATEL,MR KV SHELAT,MS AMEE YAJNIK,MS AVANI S MEHTA
4078	FA/2474/1993	12/03/2012	NEW INDIA ASSURANCE CO.LTD,	MR SUNIL B PARIKH,MR BR SHAH	MINOR VIJESHKUMAR THAKAOR,AMANBEN MUSABHAI KARELIA,NATWARLAL DURLABBHAI PATEL DELETED COURT ORDER DT.27-2-12	NOTICE UNSERVED,DELETED,MS MEGHA JANI
4079	FA/2479/1993	07/07/2011	2ND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHAVANI KANNAJI,EXECUTIVE ENGINEER	
4080	FA/2483/1993	07/07/2011	2ND ADDI.SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	DHULAJI MOHANJI,EXECUTIVE ENGINEER	,NOTICE SERVED
4081	FA/2485/1993	08/08/2011	2ND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,,	GOVERNMENT PLEADER	FULAJI JAVANJI,,	NOTICE SERVED
4082	FA/2492/1993	14/12/2011	GUJARAT STATE TRANSPORT CORPORATION,	(MR MD PANDYA)	SAVITABEN KHIMJIBHAI,CHETANABEN MANSUKHLAL VAJA,MANOJ ALIAS HARESH MANSUKHLAL VAJA,TINA MANSUKHLAL VAJA,NARAN BHOJA DLEETED AS PER COURT ORDER DATED 13.5.2011	NOTICE SERVED,DELETED
4083	FA/2493/1993	11/01/2012	GSRTC,	(MR MD PANDYA)	VIRJI VELJI JOSHI,GANGA JIVA,ABOTI VELJI HIRJI	,UNSERVED EXPIRED (R),MR MA KHARADI
4084	FA/2495/1993	12/12/2011	NATIONAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	PATEL KANTABEN ALIAS SHANTABENBHARATBHAI,MANUBHAI MERABHAI,KALAL PRAFULCHANDRA HIMATLAL	UNSERVED EXPIRED (N),RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
4085	FA/2500/1993	28/10/2015	MUNICIPAL CORPORATION OF AHMEDABAD,	MR SN SHELAT	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA
4086	FA/2502/1993	04/10/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR SN SHELAT	NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA
4087	FA/2506/1993	07/08/2015	MUNICIPAL CORP.OF AHMEDABAD,	MR MAULIN R RAVAL	ORIENTAL INSURANCE CO LTD,	
4088	FA/2507/1993	07/08/2015	MUNICIPAL CORP.OF AHMEDABAD,	MR MAULIN R RAVAL	BANK OF INDIA,	
4089	FA/2539/1993	26/08/2011	MARYBEN GOVINDLAL CHRISTIAN,	MRS KETTY A MEHTA	RAMNIKLAL GOVINDLAL,	UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4090	FA/2542/1993	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	BHANUBEN JIVANBHAI,MINOR KUNDAN JIVANBHAI,THROUGHGUARDIAN BHANUBEN NO.1,MINOR ASHOK JIVANBHAI,THROUGH GUARDIAN BHANUBEN NO.1,MINOR SANDIP JIVANBHAI,THROUGHGUARDIAN BHANUBEN NO.1,NAGJIBHAI KHODABHAI,DIVALIBEN NAGJIBHAI,SAVJIBHAI RAMJIBHAI DELETED ASPER COURT ORDER DATED 24-6-11	DELETED,MR MA KHARADI
4091	FA/2585/1993	31/07/2015	DIRECTOR INSPECTOR GENERAL OF POLICE,	GOVERNMENT PLEADER	JAWANSINH BHAVANSINH RAJPUT,AMRATLAL VIRJIBHAI NINAMA	DELETED,MR JA ADESHRA
4092	FA/2587/1993	02/05/2011	RANCHHOD PARSHOTAMBHAI,SANTABEN RANCHHODBHAI,RAJENDAR RANCHHODBHAI,SHOBNABEN RANCHHODBHAI	MR YOGESH S LAKHANI	MERUBA BHAUBHA JADEJA,CHANDRAKANT RAMJI SHAH,UNITED INDIA ASSURANCE CO.	,NOTICE SERVED,MR KF DALAL,(MR HASMUKH THAKKER)
4093	FA/2602/1993	01/09/2008	KOLI SHAMBHAJI NARNAJI,KOLI HAKAJEE NARNAJI,KOLI POPATJEE NARNAJI,KOLI LAXMIBEN NARNAJI	MR BN PATEL	THE STATE OF GUJARAT,	
4094	FA/2603/1993	01/09/2008	KOLI MAGAN MANAJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4095	FA/2604/1993	01/09/2008	HARIJAN HEERA LALA,HARIJAN MAGHA DANA,HARIJAN GOVA DANA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4096	FA/2605/1993	01/09/2008	KOLI RANCHHODJEE DHARMJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4097	FA/2606/1993	01/09/2008	RABARI HARJEE BABARA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4098	FA/2607/1993	01/09/2008	KOLI BANAJEE CHELAJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4099	FA/2608/1993	01/09/2008	KOLI JODHAJEE CHELAJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4100	FA/2609/1993	01/09/2008	VAGHARI LADUBAI LAXMANBHAI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4101	FA/2610/1993	01/09/2008	BAWA MADHUPURI BHIKHAPURI,BAWA HANSPURI BHIKHAPURI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4102	FA/2611/1993	01/09/2008	TURI DHARMAN RAGNATH,TURI VALA RAGNATH	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4103	FA/2612/1993	01/09/2008	KOLI PARABEN RAYMALJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4104	FA/2613/1993	01/09/2008	KOLI DAICHHA NAVA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4105	FA/2614/1993	01/09/2008	KOLI BHIKHA RAMJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4106	FA/2615/1993	01/09/2008	KOLI MADHU LAKHA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4107	FA/2616/1993	01/09/2008	KOLI MADHU LAKHA,KOLI AJABA MULA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4108	FA/2617/1993	01/09/2008	MALI BHURAJEE VEERAJI,MALI FOOSIBEN PUNMAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4109	FA/2618/1993	01/09/2008	KOLI AMRA PRAGA,KOLI KALU PANA,KOLI DHARMA BHEMA,KOLI NARSINH VALA,KOLI KARSAN DHUDA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4110	FA/2619/1993	01/09/2008	KOLI AMRA PRAGA,KOLI KALU PANA,KOLI MANA PANA,KOLI MOTI PANA,KOLI JEEVAT PANA,KOLI KARSAN DHUDA,KOLI RATNA DHUDA,KOLI NARSINH VALA,KOLI DHARMA BHEMA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER

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4111	FA/2620/1993	01/09/2008	BAROT NAGARBHAI HEERAJEE SINCE DECD.TRU HIS HEIRS,BAROT MAHESHBHAI NAGARDAS,BAROT RAMILABEN PRAVINBHAI WIDOW OF PRAVINBHAI NAGARDAS,BAROT JITENDRAKUMAR PRAVINBHAI,BAROT KULDIPKUMAR PRAVINBHAI,BAROT CHHAGANBHAI HEERAJEE SINCE DECD.THRU HIS HEIRS,BHAVIVEN WD/O DECD.CHHAGANBHAIHIRAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4112	FA/2621/1993	01/09/2008	KANBI MOTIBHAI HEMABHAI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4113	FA/2622/1993	01/09/2008	BAROT SARDARJEE BHARTHAJI,BAROT MANILAL BHARTHAJI,BAROT LEELABEN BHARTHAJI,BAROT JATANBEN BHARTHAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4114	FA/2623/1993	01/09/2008	KANBI FATABHAI DHUDA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4115	FA/2624/1993	01/09/2008	KANBI BHEMA DHUDA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4116	FA/2625/1993	01/09/2008	KANBI KHEMA CHELA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4117	FA/2626/1993	01/09/2008	HARIJAN KARSA DHUDA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4118	FA/2627/1993	01/09/2008	HARIJAN DHARMABHAI HEMABHAI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4119	FA/2628/1993	01/09/2008	HARIJAN KALU PANA,HARIJAN MOTI PANA,HARIJAN MANA PANA,HARIJAN JEEVAT PANA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4120	FA/2629/1993	01/09/2008	HARIJAN DHARMA RAMA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4121	FA/2630/1993	01/09/2008	KANBI SARDAR JAGMAL,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4122	FA/2631/1993	01/09/2008	ANJNA BHIKHABHAI RAJABHAI,ANJNA VALEEBAI RAJABHAI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4123	FA/2632/1993	01/09/2008	HARIJAN HEMA RAJA,HARIJAN VEERA RAJA,HARIJAN SURI VALA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4124	FA/2633/1993	01/09/2008	THAKOR GAJUJEE PATHAJI,THAKOR BHAVANSINH PATHAJI,THAKOR GAMBHIRSINH PATHAJI,THAKOR RAGAJEE PATHAJI,THAKOR JORJEE PATHAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4125	FA/2634/1993	01/09/2008	KOLI CHEHARABHAI PUNJABHAI SINCE DECD. THRU HIS HEIRS,GANESHJI CHEHARABHAI KOLI,GAMBHIRJI CHEHARABHAI KOLI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4126	FA/2635/1993	01/09/2008	PATEL HATHIBHAI HEMABHAI,PATEL KALUBHAI HEMABHAI,PATEL RATABHAI BHALABHAI SINCE DECD.THRU HIS HEIRS,PATEL NARSINHBHAI RATUBHAI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4127	FA/2636/1993	01/09/2008	THAKORE VAGHIJI PRATAPSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4128	FA/2637/1993	01/09/2008	THAKOR HIRUSING MOTISING,THAKOR RMSING MOTISING,THAKRO SAKABEN MOTISING,THAKOR SAMUBEN MOTISING	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4129	FA/2638/1993	01/09/2008	THAKOR KAPURSING PARBATSING,THAKOR BACHUSING PARBATSING,THAKOR GANGARSING PARBATSING,THAKOR DALPATSING PARBATSING,THAKOR CHAMANSING DEVAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4130	FA/2639/1993	01/09/2008	THAKOR GULABSING BHAVANSING,THAKOR SHAMSING UDESING,THAKOR GANGARSING CHENSING	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4131	FA/2640/1993	01/09/2008	MADHU LAKHA KOLI,NAGAR LAKHA KOLI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4132	FA/2641/1993	01/09/2008	THAKOR KAPURSING PARBATSING,THAKOR BACHUSING PARBATSING,THAKOR GANGARSING PARBATSING,THAKOR DALPATSING PARBATSING,THAKOR CHAMANSING PARBATSING	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER

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4133	FA/2642/1993	01/09/2008	THAKOR VAJESING GODAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4134	FA/2643/1993	01/09/2008	VAGHARI HAREBHAI HATHIBHAI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4135	FA/2644/1993	01/09/2008	THAKOR VAGHJI PRATAPSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4136	FA/2645/1993	01/09/2008	THAKOR HIRUSISNG MOTISING,THAKOR RAMSING MOTISING,THAKOR SAKARSING MATISING,THAKOR SAMABHAI MOTISING	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4137	FA/2646/1993	01/09/2008	MALI MANAJI DEVAJI,THAKOR LAKHUJI BECHARJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4138	FA/2647/1993	01/09/2008	THAKOR DUNGARJI GODADJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4139	FA/2648/1993	01/09/2008	THAKOR VALJI GODADJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4140	FA/2649/1993	01/09/2008	THAKOR NANSA GAMANSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4141	FA/2650/1993	01/09/2008	THAKOR KALUSING PRATAPSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4142	FA/2651/1993	01/09/2008	THAKOR BHURSING BHARATSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4143	FA/2652/1993	01/09/2008	MALI RAMUBEN BHAKHAJI,MALI VANAJI BHAKHAJI,MALI NANSINHJI BHIKHAJI,MALI PRAKHAJI BHIKHAJI,MALI DANAJI BHIKHAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4144	FA/2653/1993	01/09/2008	THAKOR AMBJI GODAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4145	FA/2654/1993	01/09/2008	HARJAN MAGA DANA,HARIJAN GAVA DANA,HARIJAN LILA DANA,HARIJAN TALSA DANA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4146	FA/2655/1993	01/09/2008	THAKOR HIRUSING MOTISING,THAKOR RAMSING MOTISING,THAKOR SAKARBEN MOTISING,THAKOR SAMUBEN MOTISING	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4147	FA/2656/1993	01/09/2008	MALI DAMARAJI LADHAGI,MALI DAHIBEN LADHAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4148	FA/2657/1993	01/09/2008	MALI NARANJI DEVAJI,MALI MANAJI DEVAJI,MALI RATMAJI DEVAJI,MALI KHENGARJI DEVAJI,MALI GANESJI DEVAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4149	FA/2658/1993	01/09/2008	MALI MOTIJI JOYTAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4150	FA/2659/1993	01/09/2008	THAKOR LAXMANSING RATANSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4151	FA/2660/1993	01/09/2008	MALI MOTAJI JAYAFAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4152	FA/2661/1993	01/09/2008	PANCHAL MAFATLAL HIRAJI,PANCHAL AMRUTLAL HIRAJI,PANCHAL MAYACHAND HIRAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4153	FA/2662/1993	01/09/2008	MALI SOMAJI LADHAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4154	FA/2663/1993	01/09/2008	MALI AMRAJI MAGHAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4155	FA/2664/1993	01/09/2008	THAKAR DIPSING MULSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4156	FA/2665/1993	01/09/2008	MALI LACHHAJI,MALI BHURIBEN LACHHAJI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4157	FA/2666/1993	01/09/2008	MALI HIRAJI DHARMAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4158	FA/2667/1993	01/09/2008	KOLI MAGAN MANAJEE,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER

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4159	FA/2668/1993	01/09/2008	KOLI JODHAJI CHELAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4160	FA/2669/1993	01/09/2008	KOLI MAGAN MANAJEE,THAKOR JIVANSING UMEDSING,THAKOR SANGARSING CHENSING	,MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4161	FA/2670/1993	01/09/2008	THAKOR KAPURSING PARBATSING,THAKOR BACHUSING PARBATSING,THAKOR GANGURSING PARBATSING,THAKOR DALPATSING PARBATSING,THAKOR CHAMANSING PARBATSING	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4162	FA/2671/1993	01/09/2008	THAKOR VAGHAJI PRATAPSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4163	FA/2672/1993	01/09/2008	THAKOR CHEHABA BALVANTSING,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4164	FA/2673/1993	01/09/2008	MALI PRABHUJI MAGANJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4165	FA/2674/1993	01/09/2008	KATWAL DHARMA RAMA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4166	FA/2675/1993	01/09/2008	KOLI HALU ABHA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4167	FA/2676/1993	01/09/2008	KOLI PARTHI HEMRAJ,KOLI KANA HEMRAJ,KOLI CHENAJI HEMRAJ,KOLI SADA HEMRAJ,KOLI ISHWAR HEMRAJ,VAGHARI DALA MOTI	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4168	FA/2677/1993	01/09/2008	KOLI MANSUNG VEERA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4169	FA/2678/1993	01/09/2008	KOLI DHEERA MOHAN,KOLI LAXMAN MOHAN,KOLI DHANA MOHAN	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4170	FA/2679/1993	01/09/2008	KOLI LAXMAN MOHAN,KOLI DHANA MOHAN,KOLI DHEERA MOHAN	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4171	FA/2680/1993	01/09/2008	KOLI CHELA MANSANG,KOLI SHANKAR MANSANG	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4172	FA/2681/1993	01/09/2008	RABARI BHALA VANKA,RABARI KALA VANKA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4173	FA/2682/1993	01/09/2008	KOLI NALAJI BADRAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4174	FA/2683/1993	01/09/2008	RABARI BHALA VANKA,RABARI KALA VANKA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4175	FA/2684/1993	01/09/2008	KOLI HARI VASA,KOLI MALA VASA,KOLI AMRUT VASA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4176	FA/2685/1993	01/09/2008	KOLI VALJI SAVA,KOLI NAGAJEE SAVA,KOLI KALA SAVA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4177	FA/2686/1993	01/09/2008	KOLI MADHRA RAMA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4178	FA/2687/1993	01/09/2008	KOLI BABU RAMA,KOLI MASRU RAMA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4179	FA/2688/1993	01/09/2008	KOLI CHAMAN MAGAN,KOLI CHHGAN FATA,KOLI DHUDA FATA,KOLI DHARMA FATA,KOLI RAYMAL FATA,KOLI HEMTA FATA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4180	FA/2689/1993	01/09/2008	KOLI CHAMAN MAGAN,KOLI CHHAGAN FATA,KOLI DHUDA FATA,KOLI DHARMA FATA,KOLI RAYMAL FATA,KOLI MEHTA FATA	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4181	FA/2690/1993	01/09/2008	KOLI JAGMAL MOHAN,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4182	FA/2691/1993	01/09/2008	KOLI HALA ABHA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4183	FA/2692/1993	01/09/2008	KOLI MANSANG VARA,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4184	FA/2693/1993	01/09/2008	MALI PARBATJI MAGNAJI,	MR BN PATEL	THE STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
4185	FA/2694/1993	26/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MULJIBHAI CHATURBHAI PATEL,KALABHAI MAGABHAI PARMAR	NOTICE SERVED
4186	FA/2695/1993	02/05/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	AIYUBKHAN SITABKHAN PATHAN DECD.THROUGH THE LRS,SHARIFA WD/O AIYUBKHAN SITABKHAN PATHAN,SOHANA D/O AIYUBKHAN SITABKHANPATHAN,SOHEB S/O AIYUBKHAN SITABKHAN PATHAN,TANVIR D/O AIYUBKHAN SITABKHANPATHAN,SAJEDA D/O AIYUBKHAN SITABKHANPATHAN,KALABHAI MAGABHAI PARMAR	,MR HM PARIKH
4187	FA/2701/1993	10/08/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RATNANAI & CO.,	
4188	FA/2710/1993	18/11/2011	DAYABHAI GHUSABHAI PATEL,	(MR HM LATHIA),MS AMIBEN H LATHIA,MR PARAS H LATHIA	SHAMJI SURABHAI KOLI,BHAGWATI SCREEN PRINTERY,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
4189	FA/2716/1993	13/09/2013	DHIRAJBHAI THAKORBHAI PATEL,	MR BS PATEL	MANGLABEN WIDOW OF ISHWARLAL KALIDAS TAILOR,MAHESHCHANDRA ISHWARLAL TAILOR,KISHORBHAI KALIDAS PATEL,CHANDUBHAI CHHAGANBHAI PATEL	,MR M D RAHEVAR
4190	FA/2717/1993	21/11/2011	VITHALBHAI P AMIN,SATISH VITHALBHAI AMIN	MR BS PATEL	BANK OF BARODA,HOLLANDIA KNITTERS PVT. LTD.	SERVED BY AFFIX(N),(MR KI SHAH)
4191	FA/2718/1993	23/11/2010	SPL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL CHHOTALAL POWER OF A-KANAIYALAL CHHOTALAL,	
4192	FA/2719/1993	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI KHUSHALBHAI AHIR,	NOTICE UNSERVED
4193	FA/2720/1993	23/11/2010	SPL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH DULABAVA RAJ.POWEROF A- JAYABEN & SANJAY,	NOTICE SERVED
4194	FA/2722/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD.SOLANKI GAMBHIRJI VAJAJI AND ORS.,VELSING GAMBHIRJI SOLANKI.,BHEMSING GAMBHIRJI SOLANKI.,FATEHSING GAMBHIRJI SOLANKI.,MANIBA WD/O GAMBHIRJI VAJAJI.	
4195	FA/2723/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQ.OFFICER.	GOVERNMENT PLEADER	SUJAJI DOSALJI GADHIYA.,	MR BG PATEL
4196	FA/2724/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LALAAJAI MANKAJI GADHIYA AND ORS.,HEMTAJI MANKAJI GADHIYA.,BADAJI BALUJI GADHIYA.,PARTHISINH BALUJI GADHIYAA.,RAGHUSINH KALUSINH GADHIYA, DECD.THROUGH HIS HEIRS:,KACHARSING RAGHUSING.,RAJUSING MADHUSING GADHIYA.,BHIKHUSINGH MADHISANGH GADHI- YA.,DIVABEN MADHUSINGH GADHIYA, DECD.THROUGH HER HIERS:,RAJUSINGH MADHUSINGH.,BHIKHUSINGH MADHUSINGH GADHIYA	,MR BG PATEL
4197	FA/2725/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJUSINGH MADHUSINGH GADHIYA AND ORS.,HEIRS OF RAGHUSINGH KALUSINGH,KACHARSINGH RAGHUSINGH .,BHIKHSING MADHUSINGH.	MR BG PATEL
4198	FA/2726/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIRS OF MULABHAI MOHANBHIA PANCHAL AND ORS.,DAHYABHAI AMULABHAI PANCHAL.,KODARJI JIDHAJI GADHIYA.	MR BG PATEL
4199	FA/2727/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER	HEIRS OF VIRAJI NATHAJI GADHIYA AND ORS.,TAKHATSINH VIRSINH.,HEIRS OF BALAJI NATHAJI GADHIYA.,LAXMANSINH BALUSINSSH.,KESARSINH BALUSINH.,NANSINGH BALUSINGH,MANSINGH BALUSINGH.	MR BG PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4200	FA/2728/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER.	GOVERNMENT PLEADER	JAHAJI HARIJI GADHIYA.,	
4201	FA/2729/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KUBERJI MAGAJI GADHIYA'S HEIRS:-,PRATAPSINH KUBERJI GADHIYA CHAUHAN,DALPATSINH KUBERJI GADHIYA	MR BG PATEL
4202	FA/2730/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SUJAJI DOSALJI GADHIYA,	MR BG PATEL
4203	FA/2731/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACIUISTION OFFICER	GOVERNMENT PLEADER	KALABHAI MANKABHAI RAT'S HEIRS,JAYANTILAL KALABHAI RAT.,DASHRATHBHAI KALABHAI RAT.	MR BG PATEL
4204	FA/2732/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMAJI MULCHANDJI GADHIYA.,	
4205	FA/2733/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HAMIRJI BHIKHAJI GADHIYA AND OTHERS.,UDESINGH BHIKHAJI GADHIYA'S HEIRS :-,JALASINH UDESINGH GADHIYA,KESHARBA WD/0 UDESINGH BHIKHA-JI.,KULIBEN BHIKHAJI'S HEIRS:-,HAMIRJI BHIKHAJI GADHIYA.,JALAMSINGH UDESINGH GADHIYA.,DIVABEN WD/O BHIKHAJI VASTAJI.	MR BG PATEL
4206	FA/2734/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	TALAJI MANGAJI GADHIYA'S HEIRS.,HALUSINH TALAJI GADHIYA.,LALSINH TALAJI GADHIYA.	MR BG PATEL
4207	FA/2735/1993	23/11/2010	STATE OF GUJARAT AND ANR.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	TALAJI JAWANJI THAKARDA A ND ANR.,BAI DHULI WD/O JAWANJI JIVAJI	MR BG PATEL
4208	FA/2736/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHIKHAJI BHATHIJI THAKARDA,	MR BG PATEL
4209	FA/2737/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER	KADARBHAI DAUDBHAI MEMON,RAHIMBEN WD/O DAUDBHAI NOORBH-AI MEMON	MR BG PATEL
4210	FA/2738/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER	BABALDA GULABCHAND LUHAR'S HEIRS :-,CHANCHIBEN WD/O BABALDAS GULABCHAND LUHAR.,LILABEN BABALDAS LUHAR,MANGUBEN BABALDAS LUHAR.	MR BG PATEL
4211	FA/2739/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER	VALAJI MAGAJI GADHIYA'S HEIRS:-,SHIVSINH VALSINH GADHIYA.,BHIKHUSINH VALSINH GADHIYA.,LAXMANSINH VALSINH GADHIYA,	MR BG PATEL
4212	FA/2740/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JEHAJI VASTAJI GADHIYA'S HEIRS,KARSANSINH JEHSINH GADHIYA- CHAUHAN,NAKARSINH JEHSINH GADHIYA.	MR BG PATEL
4213	FA/2741/1993	20/02/2018	STATE OF GUJARAT,SPECIAL LAND ACQUISTION OFFFICER	GOVERNMENT PLEADER	RAMAJI NATHAJI THAKARDA'S HEIRS:-,NATHIBEN WD/O RAMAJI NATHAJI THAKARDA	MR BG PATEL
4214	FA/2742/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER	KUMBHAJI VAJAJI SOLANKI'S HEIRS:-,KAPURJI KUMBHAJI SOLANKI.	MR BG PATEL
4215	FA/2743/1993	23/11/2010	STATEOF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOHANJI SONAJI THAKARDA,	MR BG PATEL
4216	FA/2744/1993	23/11/2010	STATE OF GUJARAT,SPECAIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER	BALUJI SARDAJI THAKARDA'S HEIRS:-,PUJIBEN WD/O BALUJI SARDARJI,AGRAJI BALUJI,RAMESHJI BALUJI,GAGIBA BALUJI	MR BG PATEL
4217	FA/2745/1993	23/11/2010	STATE OF GUJARAT,SPECAIL LAND ACQUISITON OFFICER	GOVERNMENT PLEADER	BAI MOTI WD/O SARDARJI MADHAJI THAKARDA,PUNJIBEN WD/O BALUJI SARDARJI THAKARDA,AGRAJI BALUJI THAKARDA,RAMESHJI BALUJI THAKARDA,GAGIBA BALUJI THAKARDA,BALUJI SARDARJI THAKARDA'S HEIRS :-,PUNJIBEN WD/O BALUJI SARDARJI THAKARDA,AGRAJI BALUJI THAKARDA,RAMESHJI BALUJI THAKARDA,GAGIBA BALUJI THAKARDA	MR BG PATEL
4218	FA/2746/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LALUJI KODARJI THAKARDA'S HEIRS:-,KUBERSING LALSINGH,SHANKABEN WD/O LALSINH KODARJI,RAJUSINGH LALSINGH,JASHWANTSINGH LALSINGH,DEVUSINGH LALSINGH	MR BG PATEL
4219	FA/2747/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KODARJI MADHAJI THAKARDA'S HEIRS:-,LALAJI KODARJI THAKARDA,JUGAJI KODARJI THAKARDA,KUBERSINGH LALSINGH,SHANKABEN WD/O LALSINGH KODARJI,RAJUSINH LALSINH,JASHWANTSINGH LALSINGH,DEVUSINH LALSINH	MR BG PATEL

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4220	FA/2748/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISION OFFICER	GOVERNMENT PLEADER	DANMAJI MANKAJI THAKARDA,	MR BG PATEL
4221	FA/2749/1993	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITON OFFICER	GOVERNMENT PLEADER	GOBARBHAI VIHABHAI RABARI,MERABHAI VIHABHAI RABARI'S HEIRS :,RAMIBEN WD/O MERABHAI VIHABHAIRABARI,RAJUBHAI MERABHAI RABARI,BHAGABHAI MERABHAI RABARI,KALABHAI VIHABHAI RABARI	MR BG PATEL
4222	FA/2750/1993	20/02/2018	STATE OF GUJARAT,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	MANKAJI MADHAJI THAKARDA,	MR BG PATEL
4223	FA/2751/1993	23/11/2010	STATE OF GUJARAT,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	SSHIVABHAI MANKABHAI RAT'S HEIRS:-,MAGANLAL SHIVABHAI RAT,AMRUTBHAI SHIVABHAI RAT,CHUNILAL SHIVABHAI RAT	MR BG PATEL
4224	FA/2752/1993	23/11/2010	STATE OF GUJARAT,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	DHULAJI DOSALJI GADHIYA'S HEIRS :-,RATANSINH DHULSINH GADHIYA- CHAUHAN,VIJUSINH DHULSISNH GADHIYA CHAUHAN,KARANSINH DHULSINH GADHIYA CHAUHAN,KISHORSINH DHULSINH GADHIYA CHAUHAN,GANGABA WD/O DHULSINH DOSALJI GADHIYA CHAUHAN	
4225	FA/2753/1993	23/11/2010	STATE OF GUJARAT,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	NARAJI GALAJI GADHIYA,KESHAJI GALAJI GADHIYA.	MR BG PATEL
4226	FA/2754/1993	23/11/2010	STATE OF GUJARAT,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	RAJAJI ZALUJI THAKARDA,	MR BG PATEL
4227	FA/2755/1993	23/11/2010	STATE OF GUJARATA,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	HIRAJI CHATURJI GADHIYA'S HEIRS :-,PARBATSINH HIRSINH GADHIYA.,GOBARSINH HIRSINH GADHIYA.	MR BG PATEL
4228	FA/2756/1993	23/11/2010	STATE OF GUJARAT,SPL.L.A.OFFICER	GOVERNMENT PLEADER	BALAJI HAMIRJI SOLANKI,	MR BG PATEL
4229	FA/2757/1993	23/11/2010	STATE OF GUJARAT,SPL.L.A.OFFICER.	GOVERNMENT PLEADER	JAVANJI GADHIYA'S HEIRS:-,JAGATSINH KALSINH GADHIYA.,MAGANSINH KALSINH GADHIYA.,DIPSINH AGARSINH GADHIYA.	MR BG PATEL
4230	FA/2799/1993	22/02/2016	THE GENERAL MANAGER,	NOTICE SERVED	AMUBHAI MEMUBHAI AHIR,TAKHU MEMA AHIR (MINOR, THRO RESP.NO.1 0,M/S. PATALIA BROTHERS,,THE NEW INDIA ASSURANCE CO. LTD.	,MR AJAY R MEHTA
4231	FA/2800/1993	22/02/2016	GENERAL MANAGER,	NOTICE SERVED	HARIBHAI RAVABHAI AHIR,PATALIA BROTHERS,NEW INDIA ASSURANCE CO. LTD.	,MR AJAY R MEHTA
4232	FA/2801/1993	22/02/2016	GENERAL MANAGAER,	MR KM PARIKH	KHIMJI KAHYABHAI AHRR,,BAI DEVIBEN DAHYABHAI AHIR,,PATALIA BROTHERS,NEW INDIA ASSURANCE CO.LTD	NOTICE SERVED,MR AJAY R MEHTA
4233	FA/2803/1993	30/01/2017	MANGALSINH HIRSING SODHA,MANJIBHAI KHIMJI PATEL,UNITED INDIA INSURANCE CO.LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RASHMIBEN WD/0 PRATAPSINH KARSANJI PARMAR,MINOR NIRALI D/O P K PARMAR THRO' GUARDIAN RESP.NO.1,MINOR PALLAK S/O P K PARMAR,THRO' GUARDIAN RESP. NO.1,VASANTABEN M/O P K PARMAR,DEPUTY COLLECTOR,NEW INDIA INSURANCE CO.LTD	GOVERNMENT PLEADER,NOTICE SERVED,MR RAJNI H MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH)
4234	FA/2804/1993	13/12/2016	MANGALSINH HIRSING SODHA,MANJIBHAI KHIMJI PATEL,UNITED INDIA INSURANCE CO.LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RASHMIBEN WD/0 PRATAPSINH KARSANJI PARMAR,MINOR NIRALI D/O P K PARMAR THRO' GUARDIAN RESP.NO.1,PALLAK S/O P K PARMAR,THRO' GUARDIAN RESP. NO.1,VASANTABEN M/O P K PARMAR,DEPUTY COLLECTOR,NEW INDIA INSURANCE CO.LTD	,GOVERNMENT PLEADER,MR RAJNI H MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH)

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4235	FA/2805/1993	30/01/2017	MANGALSINH HIRSING SODHA,MANJIBHAI KHIMJI PATEL,UNITED INDIA INSURANCE CO.LTD	MR VIBHUTI NANAVATI	SMT. PUSHPLATABEN WD/O DHANSUKHLAL UMIYASHANKAR AJANI,MINOR HARDIK S/O DHANSUKHLAL U. AJANI,SMT. BALABEN M/O. DHANSUKHLAL U. AJANI,SHRI UMIYASHANKAR F/O. DHANSUKHLAL AJANI,DEPUTY COLLECTOR,NEW INDIA INSURANCE CO.LTD	,NOTICE SERVED,MR RAJNI H MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH)
4236	FA/2806/1993	30/01/2017	MANGALSINH HIRSING SODHA,MANJIBHAI KHIMJI PATEL,UNITED INDIA INSURANCE CO.LTD	MR VIBHUTI NANAVATI	SMT. JAYABEN WD/O BHIKHALAL KARSANBHAI RATHOD,ARUN S/O. BHIKHALAL K. RATHOD,KUSUM D/O BHIKHALAL K. RATHOD,KIRAN S/O BHIKHALAL K. RATHOD,KUM. REKHA D/O. BHIKHALAL K. RATHOD (MINOR),KARSANBHAI F/O BHIKHALAL K. RATHOD,DEPUTY COLLECTOR,NEW INDIA INSURANCE CO.LTD	,MR RAJNI H MEHTA,MR MEHUL S SHAH
4237	FA/2807/1993	13/12/2016	MANGALSINH HIRSING SODHA,MANJIBHAI KHIMJI PATEL,UNITED INDIA INSURANCE CO.LTD	MR VIBHUTI NANAVATI	RASHMIBEN WD/0 PRATAPSINH KARSANJI PARMAR,MINOR NIRALI D/O P K PARMAR THRO' GUARDIAN RESP.NO.1,PALLAK S/O P K PARMAR,THRO' GUARDIAN RESP. NO.1,VASANTABEN M/O P K PARMAR,DEPUTY COLLECTOR,NEW INDIA INSURANCE CO.LTD	,MR RAJNI H MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH)
4238	FA/2808/1993	01/02/2012	MOHINABEN MAHENDRABHAI SHAH,KINNARIBEN M SHAH-MINOR,SANKET M SHAH- MINOR	MR SANDIP C SHAH	SARTEJSINGH BHAGATSINH JAT,DIRECTOR OF INFORMATION,NEW INDIA ASSURANCE CO. LTD.,SUSMITBHAI CHATURBHAI SHAH,VIJAY INDUSTRIES,UNITED INDIA INS. CO. LTD.,RAMANLAL PREMCHAND SHAH,INDUBEN SHAH	,GOVERNMENT PLEADER,NOTICE SERVED,(MR HASMUKH THAKKER)
4239	FA/2815/1993	18/01/2012	CHANCHALBEN WD/O CHHOTALAL B SHAH.,ASHOKBHAI CHHOTALAL SHAH LEGALHEIRS & REPRESENTATIVE OF DECD	(MR UMESH A TRIVEDI)	SAMANTSINH PRATAPSINH PARMAR,GENERAL MANAGER GSRTC,AMCHANDRA HIRALAL GUPTA DELETED ASPERCT.ORDER.DT.15-09-2002,UNITED INDIA ASSURANCE CO LTD	DELETED,MR HEMANT S SHAH,MR HITESH N ACHARYA
4240	FA/2816/1993	18/01/2012	CHANCHALBEN W/O CHHOTALAL SHAH,ASHOKUMAR C.SHAH	(MR UMESH A TRIVEDI)	SAMATSINH PRATAPSINH PARMAR,GENERAL MANAGER,RAMCHANDRA HIRALAL GUPTA,UNITED INDIA ASSURANCE CO.LTD	NOTICE NOT RECD BACK,MR HEMANT S SHAH,MR HITESH N ACHARYA
4241	FA/2817/1993	28/09/2018	RAHIMMIYA AHMEDALI,	NOTICE UNSERVED	HEIRS OF GULAMARASUL AHMEDALI,GULAMNABI GULAMRASUL,NASIMBANU GULAMRASUL,GULAMHAIDER GULAMRASUL,IQBALHUSAIN GULAMRASUL,MUNVARHUSAIN GULAMRASUL,JAFFERHUSAIN GULAMRASUL,HEIRS OF ABDULKADER AHMEDALI,SHAKINABIBI HUSAINMIYA,AAYESHABANU NAZIRHUSAIN,KATRUNNISSA NOORMAHMED ALIAS BABUBHAI,ABDULKARIM ABDULKADER,ABDULRAHIM ABDULKADAR,HEIRS OF NOORBIBI KASAMBHAI,AMINABIBI ABDULRAZAK,NANIBIBI JALALUDDIN,AHMEDMIYA KASAMMIYA	
4242	FA/2818/1993	16/08/2011	KRISHAK BHARATI CO-OPERATIVE LIMITED,	MR RP BHATT	BHARATKUMAR DAYALJIBHAI PATEL,NITINKUMAR DAYALJIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	NOTICE SERVED,MR SANDIP P PATEL
4243	FA/2840/1993	03/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	PUNAMBHAI SHANKARBHAI VAGHELA,	MR PRASHANT MANKAD
4244	FA/2857/1993	04/05/2009	GALABHAI BIJALBHAI BHOI,	MR GM AMIN	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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4245	FA/2866/1993	16/01/2012	KESHAVLAL M SHETH,JYOTSANABEN WD/O RAMESHCHANDRA,MINOR NIMESH B SHETH,MINOR LALO BALCHAND SHETH	NOTICE NOT RECD BACK,NOTICE SERVED	PRAMODRAI R BAROT,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD,G S R T C,JAYANTILAL V SHAH & CO,NEW INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,(MR MD PANDYA),MR SV RAJU,MR SUNIT S SHAH,(MR HASMUKH THAKKER)
4246	FA/2867/1993	22/03/2016	UNITED INDIAN INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR,MR NAVNIT M TAILOR	HALIMABEN W/O OF UMRBAIG SULEMAN,CHANDBIBI W/O OF UMERBAIG SULEMAN,SAIRBHAN UMERBAIG,ALTAF UMRBAIG,RUKSANA UMERBAIG,HARIFBAIG UMERBAIG,JAKIR UMERBAIG,SALMABEN UMERBAIG,SIKKANDERBAIG UMERBAIG,ZOHARABEN UMERBAIG,KANTILAL MOHANLAL PATEL	MR RR MARSHALL
4247	FA/2907/1993	05/03/2012	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	RUPALA @ RUPSINH SANDHUAH,MUSTUFA ABDUL RAHEMAN KHATRI,BALA SHAHBUDIN ABDUL RAHIM	MR RD DAVE,MR JITENDRA M PATEL
4248	FA/2908/1993	29/06/2018	NAGINDAS GOVINDRAM,	ADVOCATE NOTICE SERVED	JAYAGAURI GOVINDRAM,SHANTAGAURI JAYANTILAL	MR AB PANDYA
4249	FA/2909/1993	14/12/2011	GUJARAT STAT ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	RAJEN BHAI RAJARAM TELANG,BASIR YUSUF VORA	MR AJAY R MEHTA
4250	FA/2918/1993	28/02/2011	BALUSING CHANDERSING,	MR GM AMIN	OFFICER ON SPECIAL DUTY NO.2,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	NOTICE SERVED,MR SN SHELAT
4251	FA/2919/1993	28/02/2011	UDESINH HIRASINH PARMAR,KESARISINH HIRASINH PARMAR,NARANSINH CHEHARSINH PARMAR,VIJAYSINH MODSINH PARMAR	MR GM AMIN	OFFICER ON SPECIAL DUTY NO.2,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	NOTICE SERVED,M/S PATEL ADVOCATES
4252	FA/1/1994	06/12/2019	EAST INDIA TRANSPORT AGENCY,	MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT	TATA METALS & STRIPS LTD.,CYCLE CORPORATION OF INDIA LTD	RULE SERVED,NANAVATI ASSOCIATES
4253	FA/2/1994	02/05/2011	NAGJI KESHAV VAZA,	MR DARSHAN V SHAH	DEVABHAI NATHABHAI MOKARIYA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
4254	FA/6/1994	06/07/2018	JIVANLAL T BAROT,	MR ANKIT SHAH	J C BAROT & G C BAROT,NATIONAL INSURANCE CO. LTD	SERVED BY AFFIX(N),MR SUNIL B PARIKH
4255	FA/18/1994	08/08/2011	HEIRS OF NANJI KALUBHAI,BOGHABHAI NANJIBHAI KOLI,BOGHABHAI NANJIBHAI KOLI,HEIRS OF DECEASED PANCHABHAI NANJIBHAI,BALUBHAI PANCHABHAI,SOMATBHAI PANCHABHAI,SHIVABHAI PANCHABHAI	(MR JT TRIVEDI)	HEIRS OF RUDA MASHRI,RAMJI R BARAIYA,KALYAN R BARAIYA,MANU R BARAIYA,NAGJI R BARAIYA,KABA RUDA BARIYA,HAMIRBHAI T KOLI,GHUGHABHAI J KOLI,MADHUBHAI M KOLI,DUDHABHAI R KOLI,HEIRS OF BHAVAN VEERA,KANTHAD BHAVAN KOLI,NAKA BHAVAN KOLI,HEIRS OF BOGHA JAGA,CHOTHIBEN WD/O BOGHA JAGA,JIVA BOGHA,BHOTHA BOGHA	,NOTICE SERVED,UNSERVED EXPIRED (N),MR YOGESH S LAKHANI
4256	FA/24/1994	17/04/2012	PRAJAPATI KHODIDAS JOITARAM,GANESHBHAI JOITARAM,JAYANTILAL KHODIDAS	MR AY PATHAN,MS TRUSHA K PATEL	MUNICIPAL CORPORATION OF THE AHMEDABAD CITY,	MR PRASHANT G DESAI
4257	FA/28/1994	27/08/2019	SHANABHAI KALIDAS RANA,	MR NK MAJMUDAR	LAXMIBEN,ASHOKBHAI RANCHHODBHAI,PRAKASHBHAI RANCHHODBHAI,NATWARLAL KESHAVLAL	,RULE SERVED
4258	FA/32/1994	28/08/2019	REGIONAL DIRECTOR,	MR HEMANT S SHAH	PATEL MANILAL SHANKARBHAI & CO,	MR PRIYANK P JHAVERI
4259	FA/38/1994	19/12/2011	UNITED INDIA INSURANCE CO LTD,	MS AVANI S MEHTA	ASHOKBHAI RATILAL THAKKAR,ABBASBHAI RAHEMAN DAUD IBRAHIM,YAKUBBHAI MOHMEDBHAI PATEL,ORIENTAL INSURANCE CO LTD,GHANSHYAMBHAI SHANABHAI PATEL,NAGINBHAI SHANABHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA,MR JITENDRA M PATEL

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4260	FA/40/1994	14/02/2012	ORIENTAL ENGINEERING WORKS,	MR JITENDRA M PATEL	SHANTILAL SALURAM SHAH,	NOTICE SERVED
4261	FA/81/1994	10/06/2016	KALPANABEN MUGUTLAL SHAH,	NOTICE UNSERVED	GHANSHYAMBHAI P PATEL,PASHAJI BHOLAJI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR VASANTS SHAH
4262	FA/85/1994	08/12/2014	HOUSING COMMISSIONER,	MR YN RAVANI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,JESANGBHAI SOMABHAI	GOVERNMENT PLEADER,MR NILESH A PANDYA
4263	FA/86/1994	02/04/2008	DEPUTY ENGINEER (O & M) G.E.B.RURAL SUB-DIVN.CHHAPARIA,,EXECUTIVE ENGINEER (O & M) G.E.B.,GUJARAT ELECTRICITY BOARD BARODA	MR PK PANCHOLI	SHANKARJI PUNJAJI PARMAR,,	(MR LM CHHABLANI)
4264	FA/91/1994	13/12/2011	KHANABHAI HARDASBHAI THAKORE,	MR PRAKASH K JANI	PATEL KANTIBHAI KHEMCHANDBHAI,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LTD.	RULE SERVED,MR DARSHAN M PARIKH
4265	FA/92/1994	22/06/2018	KANTILAL BHIKHABHAI,MANUBHAI BHIKHABHAI,RAMANLAL BHIKHABHAI	MR JIGAR J SHETH	BACHUBHAI CHIMANLAL,MINESHKUMAR BACHUBHAI,SATISHKUMAR BHACHUBHAI,JAVANIKA D/O BACHUBHAI C.,BHAVINIBEN D/O BACHUBHAI C.,DHARMISHTHABEN D/O BACHUBHAI C	NOTICE UNSERVED
4266	FA/93/1994	29/08/2011	ARVIND ANAND SHEVDE,	MR NATWARLAL M SHAH	VASANT NAGESHWAR SHRIDHARE,DATTATRAY PANDURANG NANDURBARKER,PRABHAKER MADHAVRA JAMBHEKAR,CHARITY COMMISSIONER GUJARAT STATE	,GOVERNMENT PLEADER
4267	FA/94/1994	25/02/2011	POPATBHAI FULABHAI,	MR SANJAY M AMIN	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
4268	FA/95/1994	25/02/2011	GOKALBHAI VALJIBHAI,	MR SANJAY M AMIN	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
4269	FA/96/1994	25/02/2011	KANJIBHAI NARAYANBHAI,VASUDEVBHAI NARAYANBHAI	MR SANJAY M AMIN	SPL LAND ACQUISION,	GOVERNMENT PLEADER
4270	FA/97/1994	21/12/2011	AJAYBHAI H SHAH,	MR MTM HAKIM	GUARAT STATE ROAD TRANSPORT CORP & ORS,PAULBHAI LALJIBHAI KHRISTI (DELETED)	DELETED,(MR MD PANDYA)
4271	FA/99/1994	15/06/2011	RAMGOPAL MOTILAL MORYA,UNION OF INDIA	MR BB NAIK	NATUBHAI MANILALO THAKAR,	REFUSED SERVED (N) (10)
4272	FA/101/1994	09/05/2011	SATPAL R SHARMA,	(MR RN SHAH)	GURUDEVSINH R SHAIKH,SURENDRA KAUR,NEW INDIA ASS. CO. LTD.	,SERVED BY RPAD (N),NOTICE UNSERVED
4273	FA/102/1994	25/02/2011	PRAHLADBHAI VALJIBHAI PATEL,	MR NITIN M AMIN	SPL. LAND ACQ. OFFICER,	
4274	FA/103/1994	25/02/2011	KANAIYALAL MAGANLAL,	MR NITIN M AMIN	SPL LAND ACQUISITION OFFICER,	
4275	FA/104/1994	25/02/2011	NARAYANBHAI CHHAGANBHAI,BALDEVBHAI KANJIBHAI	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,	
4276	FA/105/1994	25/02/2011	MAHADEVBHAI TRIBHOVANDAS,	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,	
4277	FA/106/1994	25/02/2011	ISHWARBHAI PRABHUDAS,MAGANBHAI PRABHUDAS,POPATBHAI PRABHUDAS	MR NITIN M AMIN	SPL LAND ACQUISITION OFFICER,	
4278	FA/117/1994	24/08/2009	KOKILABEN WD/O.HARIBHAI AMBALAL PATEL,MINOR SHAILESHKUMAR HARIBHAI PATEL,MINOR PALLAVI HARIBHAI PATEL,AMBALAL ISHWARDAS PATEL (DELETED),DAHIBEN AMBALAL PATEL -DELETED	DELETED,MR VH DESAI,MR YN RAVANI,(MR SG SHAH)	MANSURI HUSENBHAI KASAMBHAI,VISAT TRAVELS,KANTILAL VELJIBHAI SHAH,NAVINBHAI VERSHIBHAI,SHANTIBHAI MULJIBHAI SHAH,BALDEVBHAI SHIVLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,(MR AV TRIVEDI)
4279	FA/128/1994	26/08/2019	JASVANTRAY P MEHTA,BIPINCHANDRA P MEHTA	NOTICE UNSERVED,DECEASED LITIGANT	BANK OF INDIA,MULTI STEELS,HEMANT VRAJLAL MEHTA,JAYALAXMI V MEHTA	RULE NOT RECD BACK,RULE UNSERVED,MR BHARAT JANI

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4280	FA/129/1994	17/09/2014	DAIBAI WD/O.HAMIR VALJI,DEVAYAT S/O.HAMIR VALJI,LAKHIBEN D/O.HAMIR VALJI,MINOR RAJESH S/O.HAMIR VALJI,RAMAIBAI M/O.HAMIR VALJI	(MR BD KARIA)	KANTIDEVI RAJKUMARSINH,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,JAGDISH TRANSPORT COMPANY,UNITED INDIA INSURANCE CO.LTD.,SAMAT VELJI AHIR,S N ILOLIYA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE UNSERVED
4281	FA/130/1994	17/09/2014	JAMNABEN WD/O ARJAN VELA MYATRA,MANJULABEN D/O ARJAN VELA MYATRA,RANIBEN D/O ARJAN VELA MYATRA,MONGHIBEN M/O ARJAN VELA MYATRA,SAMJI B/O ARJAN VELA MYATRA,RAVJI B/O ARJAN VELA MYATRA	(MR BD KARIA)	KANTIDEVI RAJKUMARSINH,ORIENTAL FIRE & GENERAL INSURANCE COMPANY LIMITED,JAGDISH TRANSPORT COMPANY,UNITED INDIA INSURANCE CO.,SAMAT VALJI AHIR,S N ILOLIYA,UNITED INDIA INSURANCE COMPANY LIMITED.	,NOTICE UNSERVED,(MR MAULIK J SHELAT)
4282	FA/131/1994	16/12/2010	DEVAYAT HAMIR,	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)	KANTIDEVI RAJKUMARSINH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD,JAGDISH TRANSPORT COMPANY,UNITED INDIA INSURANCE CO LTD,SAMAT VALJI AHIR,S N ILELIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MS NITA U BHATT,MR UDAY R BHATT,MS SONAL D VYAS
4283	FA/136/1994	22/01/2008	HAJI AHMED HUSSAIN MOHMADBHAI,	MR AJ MEMON	AHMEDABAD MUNICIPAL CORPN,	MR PRANAV G DESAI
4284	FA/141/1994	12/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	KASHIBEN SHANKARBHAI CHAUHAN,SANKARBHAI MANGUBHAI CHAUHAN,SAMUBEN AMARSINH CHAUHAN,LIYAKAT ALI HUSENMIYA SAIYED,HEIRS OF TAMIJUDDIN ABDULA MALEK,JETUNBIBI WIDOW OF TAMIJUDDIN ABDULA MALEK,NIZAMUDDIN TAMIJUDDIN MALEK,RIYAJUDDIN TAMILJUDDIN MALEK	,RULE UNSERVED,UNSERVED EXPIRED (R)
4285	FA/153/1994	13/11/2013	DHARAMDAS HOLARAM BASANTANI SINCE DECE'D THR'GH HIS HEIRS,LAJVANTI D. BASANTANI,PRAKASH D. BASANTANI,KAMLA D. BASANTANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HIRANAND HOLARAM BASANTANI,VIMLA H BASANTANI,SONAL H BASANTANI,DAYA W/O DEVIDAS HEIR OF POKERDAS HOLARAM BASANTANI	MR ASHISH H SHAH
4286	FA/159/1994	28/04/2011	ORIENTAL INSUARANCE CO LTD,	MR KK NAIR	SURAJBEN D/O SURSING,SHRI PARSHOTTAM DHULABHAI THAKORE,SHRI PRABHATBHAI MADHUBHAI THAKORE	
4287	FA/160/1994	16/01/2012	NEW INDIA INSURANCE CO.,	MR AJAY R MEHTA	LALJIBHAI VITHALBHAI PARMAR,GAURIBEN LALJIBHAI,JYOTIBEN DHIRAJLAL,MINOR SANDIP DHIRAJLAL,TOKHARAM MOTIRAM SHARMA DELETED AS PER CT ORD.24/6/11,INSPECTOR GENERAL OF POLICE	GOVERNMENT PLEADER,RULE UNSERVED,(MR DEEPAK M SHAH),MR RAJAN D SHAH,MR SANDEEP R LIMBANI
4288	FA/190/1994	12/01/2012	MAMOLDEVI DHAREWA,	(MR RA MISHRA)	BABUBHAI B AMIN,GEETABEN @ BINABEN H AMIN,AMIN SURANA & CO.	MR ARUN H MEHTA
4289	FA/194/1994	23/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	BHAGWATIBEN WD/O.ISHWARLAL MANILAL MAHESURIA,MINOR SHILPABEN I MAHESURIA, THRO' GUARDIAN RESP. NO.1,MINOR SHARMISHTA I MAHESURIA THRO' GUARDIAN RESP. NO.1,MINOR DEVCHANDBHAI I MAHESURIATHRO' GUARDIAN RESP. NO.1,MINOR LALITKUMAR I MAHESURIA THRO' GUARDIAN RESP. NO.1,MINOR DILIPKUNAR I MAHESURIA THRO' GUARDIAN RESP. NO.1,CHAMANJI UKAJI THAKOR DEL. AS PER COURT ORDER DT.22.11.2011,KANTILAL NAGARDAS KANUDAWALA LEGAL HEIRS & L.R.OF DECEASED,LILABEN KANTILAL KANUDAWALA	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR PRAKASH K JANI,MR. S. M. GOHIL
4290	FA/196/1994	01/09/2009	BHAGAVATIBEN WD/O NARAYANDAS PATEL AND HER MINOR CHILDREN,PATEL RAKESHKUMAR PRAHLADBHAI,PATEL MAHESHKUMAR PRAHLADBHAI	MR AMIT C NANAVATI	SHRIJI ENTERPRISES,UNITED INDIA INSURANCE CO LTD	MR VH DESAI,MS AMEE YAJNIK
4291	FA/199/1994	18/06/2009	STAR STEEL LTD,	(MR A J PATEL)	MADHU INDUSTRIES,	MR HARIN P RAVAL

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4292	FA/200/1994	22/12/2011	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	MANIBEN WD/O DEVJIBHAI RANCHHODBHAI,NITINKUMAR, THROUGH HIS GUARDIAN AND MOTHER MANIBEN,DINABEN DEVJIBHAI,RANCHHODBHAI DAYALBHAI DEL. AS PER CRT. ORDER 20-1-94,MAHENDRABHAI MOTIBHAI PATEL	,(MR NIKHIL S KARIEL)
4293	FA/251/1994	14/12/2011	HADIYABHAI ALIAS SALIYABHAI DALABHAI DAMOR,		YUSUFBHAI ABDUL SALMANBHAI SITA,ORIENTAL FIRE & GENERAL INS.CO	
4294	FA/256/1994	23/03/2016	MUNICIPAL CORP.OF AHMEDABAD,	MR MAULIN R RAVAL,MR SN SOPARKAR	PUNJAB NATIONAL BANK,	RULE SERVED
4295	FA/257/1994	30/03/2010	MUSTUFAKHAN KALALBHAI PATHAN,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,MANIBHAI AND BROTHERS,SUPERINTENDENT ENGINEER,NEW INDIA INSURANCE CO. LTD.	GOVERNMENT PLEADER,NOTICE SERVED,MR RAJNI H MEHTA,(MR MD PANDYA)
4296	FA/258/1994	23/02/2008	SENDHABHAI AMBALAL PATEL,	(MR MB GANDHI)	PATEL BHARATBHAI RADHESHYAM,NATHALAL RANCH ODDAS PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED
4297	FA/259/1994	22/06/2010	STATE BANK OF HYDERABAD,	(MR NJ MODI)	THE MUNICIPAL CORPORATION,	TANNA ASSOCIATES,MS JIRGA D JHAVERI
4298	FA/262/1994	01/05/2017	GUJ STATE ROAD TRANSPORT CORPN,	MR HS MUNSHAW,MR MG NAGARKAR	YASHWANTLAL GIRDHARLAL SHROFF SINCE DECD.THRU HIS HERIS & LR,SHANTABEN YASHWANTLAL SHROFF AGED 80 YRS,WIFE,ASHOK YASHWANTLAL SHROFF,AGED ABOUT 57 YEARS,SON,SHARAD YASHWANTLAL SHROFF,AGEDABOUT 51 YEARS,USHA SURESH SHETH,DAUGHTER,DY COLLECTOR AND LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR SV RAJU
4299	FA/263/1994	31/07/2015	JAWANSINH BHAVANSINH RAJPUT DECD.THROUGH THE LRS,JYOTIBEN JAWANSINH SOLANKI WD/O JAWANSINH B.SOLANKI,SURSINH JAWANSINH SOLANKI S/O JAWANSINH B.SOLANKI,VIKRAM JAWANSINH SOLANKI S/O JAWANSINH B.SOLANKI,PINKIBEN JAWANSINH SOLANKI D/O JAWANSINH B.SOLANKI,BHAVNABEN JAWANSINH SOLANKI D/O JAWANSINH B.SOLANKI	MR JA ADESHRA,	AMARATLAL VIRJIBHAI NINAMA,DIRECTOR GENERAL OF POLICE,NEW INDIA ASSURANCE COMPANY LIMITED.	GOVERNMENT PLEADER,DELETED,MR SUNIL B PARIKH
4300	FA/265/1994	16/06/2010	MUKTABEN PARSHURAM JANI,BHUPENDRA PARSHURAM JANI,UMESH PARSHURAM JANI	MR BK DAMANI	JAMNAGAR MUNICIPAL CORPORATION,ARVIND AMRUTLAL CHAVDA,NEW INDIA INSURANCE CO.	NOTICE SERVED,MR AJAY R MEHTA,(MR JR NANAVATI)
4301	FA/269/1994	07/12/2018	A'BAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	BANK OF INDIA,	MR BJ TRIVEDI,MR HARESH J TRIVEDI,(MR JT TRIVEDI)
4302	FA/271/1994	15/02/2008	EXECUTIVE ENGINEER(MECH),GUJARAT MARITIME BOARD	MR SUNIL K SHAH	HEIRS OF DECEASED CHANDRAKANT VITHALDAS BHINDORA,SMT. PUSHPABEN CHANDRAKANT W/O. CHANDRAKANT VITHALDAS,MINOR DHARMESHJ CHANDRAKANT THRO' RESP. NO. 1,MINOR JATIN CHANDRAKANT THOR' RESP. NO. 1.,YUSUF ABDUL HABIB KURESHI DRIVER OF JEEP CAR NO. 2285,,THE NEW INDIA ASSURANCE COMPANY,THE EXECUTIVE ENGINEER (MECH)	,RULE SERVED,MR YOGESH S LAKHANI,MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4303	FA/272/1994	14/12/2011	JIVANDAS LALJI DATANI,	MR RC JANI	KOLI AMRUTBEN PUNJABHAI,MINOR LAKSHMIBEN PUNJABHAI THRO' KOLI AMRUTBEN PUNJABHAI,MINOR PRABHABEN PUNJABHAI THRO' KOLI AMRUTBEN PUNJABHAI,MINOR PARSOTTAM PUNJABHAI THRO' KOLI AMRUTBEN PUNJABHAI,MINOR RAJU PUNJABHAI THRO' KOLI AMRUTBEN PUNJABHAI,MINOR MANSUKH PUNJABHAI THRO' KOLI AMRUTBEN PUNJABHAI,MINOR GAURIBEN PUNJABHAI THRO' KOLI AMRUTBEN PUNJABHAI,MINOR NITABEN PUNJABHAI THRO'KOLI AMRUTBEN PUNJABHAI,VINODKUMAR SHANKERBHAI,UNITED INSURANCE COMPANY	NOTICE SERVED,(MR AM MEHTA),(MR PV NANAVATI),MR VIBHUTI NANAVATI
4304	FA/276/1994	10/08/2018	FIROZ H.DAVER,NAVROZ B KANGA,HAFEZ R DALAL,ZAREEN N CAMBATTA,SOLI J UNWALA,GAYMARD B KASAD,TEHMTAN M BABYCON,NAVSHEER S MISTRI,RASHID S MEDORA	,MR BOMI H SETHNA	AHMEDABAD PARSI PANCHAYAT,KEKOBAD S PAVRI,PHIROZA K PAVRI,KERSUP J SHETHNA,AREEZ P KHAMBATTAA,FARUKH H KAVINA,TEHMAS P COMMESARIAT,JOINT CHARITY COMMISSIONER,KHUSHROO NARIMAN PANTHAKY	,GOVERNMENT PLEADER,MR CHINTAN N DESAI
4305	FA/293/1994	11/04/2008	UNITED INDIA INSURANCE COMPANY LTD.,JAMNAGAR,	MR KF DALAL,MS AMEE YAJNIK	KANTABEN CHANDUBHAI & 3,MINOR CHAMAN CHANDUBHAI,VALIBEN UGABHAI,SINCE DECD. THRU HER HEIR & L.R.,DEVJIBHAI PALJIBHAI PARMAR, REAL SON OF DECD.VALIBEN,ARVINDKUMAR PARSHOTTAM KALARIA	NOTICE NOT RECD BACK,(MR J V BHAIRAVIA),(MR RM PARMAR),(MR SURESHM SHAH)
4306	FA/295/1994	04/03/2010	NEW INDIA ASSURANCE CO.LTD.,	(MR MR GEHANI),MR AJAY R MEHTA	JASWANTSINH MANSUKHBHAI PARMAR,PRAVINSINH LAKHUBHA SARVAIYA,MOHANBHAI GOVINDBHAI PATEL,THAKARSINH GOVINDBHAI PATEL,UDESINH LAXMANSINH VAGHADIYA,TALUKA DEVELOPMENT OFFICER,,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
4307	FA/405/1994	31/01/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	FARIDMIYA H. MALEK,SAHEBRAO PATEL (M.T. DRIVER),NEW INDIA ASSURANCE CO. LTD.	NOTICE UNSERVED,DELETED,MR MANISH R BHATT,MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR
4308	FA/406/1994	18/04/2012	ISHWARBHAI CHUNIBHAI PATEL,KANTABEN W/O.ISHWARBHAI CHUNIBHAI PATEL,BHAGWATIBEN WD/O ASHOKKUMAR ISHWARBHAI PATEL,MINOR AKASH ASHOKKUMAR I.PATELTHRO' MOTHER APPELLANT NO.3.,MINOR ANKIT,ASHOKKUMAR I PATELTHRO' MOTHER APPELLANT NO.3.,MINOR SMITA ISHWARBHAI C THRO' FATHER APPELLANT NO.3.	MS DEVYANI R SHAH	LAXMANSING MADHUSING CHAUHAN,MULIBEN WD/O. BHANVARILAL GANGARAM SHARMA,NEW INDIA ASSURANCE COMPANY LIMITED,DAVDA SEED CORPORATION,UNITED INDIA INSURANCE COMPANY	,NOTICE SERVED,MR RAJNI H MEHTA,MR VIBHUTI NANAVATI
4309	FA/414/1994	12/06/2017	KAMLESHKUMAR HARILAL BHATT DECD. THRO' HIS HEIRS,ALKABEN KAMLESHKUMAR BHATT,SHANTABEN HARILAL BHATT	(MR PM RAVAL)	CHIMANBHAI REABHAI PATEL,POWEROF ATTORNEY SHANTILAL R PATEL,CHANDUBHAI REABHAI PATEL,RAMESHBHAI REABHAI PATEL,KAMLABEN WIDOW OF REVABHAI,SHAILABEN REVABHAI PATEL,BHARATBHAI MAGANBHAI PATEL,SANDHYABEN MAGANBHAI PATEL,DEIYANIBEN MAGANBHAI PATEL,VIMLABEN MAGANBHAI PATEL,DILIPBHAI RAOJIBHAI PATEL	
4310	FA/417/1994	03/11/2012	JAYANTILAL DAHYABHAI SHAH,	MR BA SURTI	CHANDULAL FULCHANDBHAI HEIR OF FULCHAND TRIBOVANDAS,PRAVINBHAI FULCHAND HEIR OF FULCHAND TRIBOVANDAS,JAYANTIBHAI FULCHAND HEIR OF FULCHAND TRIBOVANDAS,RAJENDRA FULCHAND HEIR OF FULCHAND TRIBOVANDAS,PRIYAKANT FULCHAND HEIR OF FULCHAND TRIBOVANDAS	MR SN SOPARKAR
4311	FA/418/1994	01/07/2011	MANEKLAL HARILAL MILLS LTD,	NANAVATI ASSOCIATES	HASMUKHBHAI LAXMANBHAI MAHARAJ,	MR VIBHUTI NANAVATI
4312	FA/419/1994	23/12/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	K.M.PATEL AND CO.,	MR DA BAMBHANIA

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4313	FA/441/1994	13/12/2011	HEIRS OF DECEASED MANSUR RAMA,JANUBEN SHARDULBHAI,DEVAYAT MANSUR DHAGAL,PUNA MANSUR DHAGAL,LAKHIBEN MANSUR DHAGAL,MEGHUBEN RAMABHAI DHAGAL	(MR HM LATHIA),MS AMIBEN H LATHIA,MR PARAS H LATHIA	BECHAR HARDAS KHAMBHALA,NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED,MR RAJNI H MEHTA,MR ARVIND K THAKUR
4314	FA/447/1994	24/08/2011	AMARSINGH RANJIBHAI PARMAR HIS HEIRS AND L.RS.,PRAVINBHAI AMARSINGBHAI PARMAR,NALINBHAI AMARSINGHBHAI PARMAR,SURESHBHAI AMARSINGHBHAI PARMAR,NEETABEN AMARSINGHBHAI PARMAR,SHANTABEN WD/O AMARSINGHBHAI RAMJIBHAI PARMAR,SANTABEN A PARMAR.	MR JR SHAH	HEIRS OF GIRISHCHANDRA A BHATT,PRAMOD AMBASHANKER BHATT,VILASWATI MAGANLAL MEHTA,VINODCHANDRA MAGANLAL MEHTA,YATRINI VINODCHANDRA MEHTA	,MR KV SHELAT
4315	FA/455/1994	14/12/2011	VINOD KANTILAL GAJJAR,	MR VH DESAI	SOLANKI PANCHANBHAI HARIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE UNSERVED,MRS VASAVDATTA BHATT
4316	FA/457/1994	10/05/2012	NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA	BENIBEN WD/O.SOMABHAI VIRABHAI,NAGARBHAI SOMABHAI,PRAVINSINH SOMABHAI,MINOR DINESH SOMABHAI, THRO' GUARDIAN RESPONDENT NO.1,MINOR KAPILABEN SOMABHAI,THRO'GUARDIAN RESPONDENT NO.1,MANGALBHAI MANABHAI,GAUTAMBHAI JAYANTIBHAI DISWALA	NOTICE SERVED,UNSERVED EXPIRED (N),SERVED BY AFFIX. (R),MR JITENDRA M PATEL,MR HARNISH V DARJI
4317	FA/458/1994	10/05/2012	NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA	BAPUBHAI GAMABHAI HEIRS OF DECD.THROUGH THE LRS,VAJIBEN WD/O BAPUBHAI GAMABHAI,PUNJABHAI BAPUBHAI GAMABHAI,VEJIBEN W/O BAPUBHAI GAMABHAI,MANGALBHAI MAHABHAI DRIVER,GAUTAMBHAI JAYANTIBHAI DISAWALA	,RULE SERVED,SERVED BY AFFIX. (R),MR JITENDRA M PATEL,MR YOGESH G KANADE
4318	FA/459/1994	10/05/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	SAVITABEN WD/O.AMARSINH VAGHABHAI,MINOR GOVINDSINH AMARSINH THRO' GUARDIAN R.NO.1,MINOR PRATAPSINH AMARSINH THRO' GUARDIAN R.NO.1,MINOR DINESHBHAI AMARSINH THRO' GUARDIAN R.NO.1,MANGALBHAI MAHABHAI,GAUTAMBHAI JAYANTIBHAI DISAWALA	NOTICE SERVED,MR JITENDRA M PATEL
4319	FA/460/1994	10/05/2012	NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA	KAMLABEN WD/O.AMARBHAI GALABHAI,SABARBHAI AMARABHAI,GAMAJIBHAI AMARABHAI,HEMTABHAI AMARABHAI,RANJINBEN AMARABHAI,MANGALBHAI MAHABHAI,GAUTAMBHAI J DISAWALA	NOTICE SERVED,SERVED BY AFFIX(N),MR JITENDRA M PATEL
4320	FA/461/1994	10/05/2012	NEW INDIA ASSURANCE CO.LTD,	MR RAJNI H MEHTA	PRATAPSINH RUPSING,MANGALBHAI MAHABHAI,GAUTAMBHAI JAYANTIBHAI DISAWALA	SERVED BY AFFIX(N),MR JITENDRA M PATEL,MR DIVYESH SEJPAL
4321	FA/462/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI VIRABHAI,	MR DUSHYANT A DAVE
4322	FA/463/1994	01/12/2010	LAND ACQUSITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AGARBEN W/O MASHRUBHAI VIBHABHAI.,	
4323	FA/464/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAHJIBHAI KHODABHAI,	
4324	FA/465/1994	01/12/2010	LAND ACQUISITION AND REHABILIATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI VIRABHAI,	
4325	FA/466/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILLABHAI VIHABHAI,	

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4326	FA/467/1994	01/12/2010	LAND ACQUISITION AND REHABILITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURABHAI MADHABHAI,	
4327	FA/468/1994	01/12/2010	LAND AQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UGARIBEN W/O DADUBHAI JIVABHAI,	
4328	FA/469/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI LEGAL HEIR OF JETHABHAI NATHUBHAI,	
4329	FA/470/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MADHABHAI,	
4330	FA/471/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESABHAI AJBABHAI,	
4331	FA/472/1994	01/12/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHIBEN W/O MEVABHAI AJABHAI.,	
4332	FA/474/1994	13/03/2012	GIRISHKUMAR RASIKLAL KADAKIYA,	(MR RN SHAH)	KAILASH CHETARAM BHAGUL,YASINBHAI MOHMADBHAI VORA,NEW INDIA ASSURANCE CO. LTD	DS AFF.NOT FILED (R),MR RAJNI H MEHTA
4333	FA/485/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHAJI PRAGJI,	MR RC JANI
4334	FA/486/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHAJI DUDHAJI,	
4335	FA/487/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGENEER	GOVERNMENT PLEADER	PARBATBHAI KALUJI,	
4336	FA/488/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHJI MAGANJI,	
4337	FA/489/1994	23/11/2010	SPL LAQ OFFICER,EXECUTIVE ENGINEER	MR NIRANJAN M SONI	CHENAJI SENDHAJI,	
4338	FA/490/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI RANCHHODJI NAVAJI,KHUMAJI NAVAJI	
4339	FA/491/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIKAMAJI HANSAJI SUTHAR,	
4340	FA/492/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUJI JOITAJI,	
4341	FA/493/1994	23/11/2010	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARDA FULJI SUJAJI,	MR RC JANI
4342	FA/494/1994	26/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SHILABEN WD/O RAEJDRAKUMAR KANCHANLAL,MINOR NIKITA ALIAS HIRAL RAJENDRAKUMAR DESAI,MINOR CHIRAG RAJENDRAKUMAR DESAI,SAVITABEN KANCHANLAL DESAI,IBRAHIMBHAI JANMOHMAD KHOKAR	NOTICE SERVED,MR BHARAT T RAO
4343	FA/495/1994	26/04/2012	G S R T C,	MR HEMANT S SHAH	SHIALBEN WD/O.RAJENDRAKUMAR KANCHANLAL DESAI,IBRAHIMBHAI JANMOHMAD KHOKHAR	NOTICE SERVED,MR BHARAT T RAO
4344	FA/512/1994	16/01/2012	AMIBEN SANJIVBHAI SHAH,	MR SANDIP C SHAH	UMEDSINH B JADEJA - DELETED AS PER LOWER COURT VIDE EX.22,SAVABHAI GOVINDBHAI DELETED AS PER COURT ORDER,BHIMABHAI SAVABHAI,SWETAL BABUBHAI SHAH,BABUBHAI FULCHAND SHAH SINCE DECEASED THRO'HIS HEIRS,LINABEN B.SHAH,RAJIVBHAI B.SHAH,SANJIVBHAI B.SHAH,SWETALBHAI B.SHAH,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,MR AJAY R MEHTA,MR KARTIKEY P RAWAL,MR SUNIL G SHAH

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4345	FA/519/1994	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	HEIRS OF MIR DAUDBHAI JUMABHAI,HANIFA WD/O DAUDBHAI JUMMABHAI,MINOR JAHAGIR DAUDBHAI,HANIFABAI W/O DAUDBHAI J.,MINOR JEHANGIR DAUDBHAI,THAKOR MOHANJI MATHURJI,SATARBHAI DAUDBHAI SHAIKH,HAJI BABUMIYA HAJI KASAMMIY,UNITED INDIA INSURANCE CO LTD,ZUBEDABAI WD/O MOHMADBHAI D.,MINOR HANIFBHAI MOHMADBHAI THRO' HIS GAURDIAN & NEXT FRIE	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,(MR RD RAVAL),MR SHAKEEL A QURESHI
4346	FA/520/1994	14/03/2012	GENERAL MANAGER G.S.R.T.C.,	MR HEMANT S SHAH	ZUBEDABEN WIDOW OF MOHMADBHAI DAUDHAI,MINOR HANIF MOHMMED MIR THRO' ZUBEDABEN WD/O MOHMMEDBHAI,THAKOR MOHANJI MATHURJI [DELETED],HAJI BABUMIYA HAJI KASAMMIYA,UNITED INDIA INSURANCE CO.LTD.,DAUDBHAI JUMMABHAI MIR SINCE DECEASED THRO'HIS HEIRS & LRS.,HANIFABAI WD/O DAUDBHAI JUMMA-BHAI MIR,MINOR JAHANGIR DAUDBHAI THRO' HIS MOTHER HANIFABAI,HANIFABEN DAUDBHAI MIR	,DELETED,RULE SERVED,RULE UNSERVED,MS MEGHA JANI
4347	FA/523/1994	03/02/2012	HANSABEN M PATEL,MINOR KIRANBEN M PATEL, THRO' GUARDIAN RESP. NO.1,CHIMANBHAI PRABHUDAS PATEL,KAMLABEN CHIMANBHAI PATEL	MS RV ACHARYA	KHIMJIBHAI K PATEL,DEPUTY GENERAL MANAGER,UNITED INDIA INSURANCE CO.	DELETED,RULE SERVED,MS KJ BRAHMBHATT,MS AVANI S MEHTA
4348	FA/531/1994	12/12/2012	DEVIBEN NANUBHAI PATEL,MINOR MAHESH NANUBHAI PATEL THRO' GUARDIAN P.NO.1,MINOR MANJUBEN NANUBHAI PATEL THRO' GUARDIAN P NO.1,MINOR GITABEN NANUBHAI PATEL THRO' GUARDIAN P.NO.1,MINOR SITABEN NANUBHAI PATEL THRO' GUARDIAN P.NO.1,DHANIBEN MAGANBHAI PATEL	MR DR BHATT	SALIMKHAN HUSSEINKHAN PATHAN,NASIMBANU VAHIDKHAN PATHAN,NEW INDIA ASSURANCE CO.LTD.,RAMESHBHAI MAGANBHAI PATEL (DHODIA),NEW INDIA ASSURANCE LTD	RULE SERVED,DS AFF.NOT FILED (R),MR RAJNI H MEHTA
4349	FA/540/1994	13/03/2012	UMAKANT CHHOTALAL,	(MR AJ SHASTRI)	KHOJA RAFIQ ALI KARMANI,ANWAR ABDUL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
4350	FA/551/1994	12/03/2012	BHAIKHAN AMIRKHAN SINDHI FATHER OF DECED.E. SINDHI,JAIMI BHAIKHAN SINDHI MOTHER OF DECED.ELIYAS SINDHI,GANGA ELIYASKHAN SINDHI W/O. DECED.ELIYAS BHAIKHAN SINDHI,MINOR MITHAKHAN E SINDHI, THROGUARDIAN GANGA E SINDHI	MS SHILPA D SHAH,MR.HIREN M MODI	DUNGARRAM GANGARAM,GOVINDLAL JUGUTSINH,ORIENTAL INSURANCE COMPANY,ORIENTAL INSURANCE COMPANY,MULLA LATIF,ALIKHAN, C/O BABUKHAN M RAJAD,NURKHAN RAJITKHAN PATHAN,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED,NOTICE UNSERVED
4351	FA/552/1994	12/03/2012	SUMARBHAI TALABHAI SINDHI,	MS SHILPA D SHAH,MR.HIREN M MODI	DUGARAM G CHAUDHARI & ORS,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
4352	FA/553/1994	12/03/2012	SHRIKHENGAR JANI & ORS,	MS SHILPA D SHAH	DUNGARRAM GANGARAM & ORS,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
4353	FA/554/1994	06/05/2013	LAKSHMANBHAI BABURAO MASAEKAR,	MR AMIT J SHAH	STATE OF GUJARAT,	GOVERNMENT PLEADER
4354	FA/555/1994	05/12/2011	HARIRAM KACHHARAJI SARPOTA,	MR SANDIP C SHAH	UMA TRANSPORT COMPANY C/O. UMA TRANSPORT SERVICE,NATIONAL INSURANCE CO LTD	RULE NOT RECD BACK,MR SUNIL B PARIKH
4355	FA/561/1994	25/04/2017	SHRI GOPIKISHAN CHUNILAL & OTHERS,	MR PRASHANT G DESAI	MINOR MISS SUPRIYA PRAKASH THROUGH HIS GUARDIAN,	

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4356	FA/563/1994	06/07/2010	GUJRAJSING YADAV,TARABEN GAJRAJSING YADAV	MR SH SANJANWALA	JAYANTILAL NARSINHLAL TRIVEDI,DIPAKKUMAR BHULABHAI VYAS,JAGDISHKUMAR VARVAJI BRAHMBHAT,RATNADEVI SHANTNUKISHOR SHARMA,SHYAMADEVI NATTHAL GOYAL,KOKILABEN PRAMODCHANDRA JOSHI,CHAUDHRY BHARATVIRSING,VIMALDEVI MATAPRASAD TRIPATI	NOTICE SERVED,NOTICE UNSERVED
4357	FA/579/1994	05/10/2018	SHERAWALI GLASS HOUSE,	MR SA DESAI	GOBIND FIGURES & WIRED GLASS PVT. LTD.,	NOTICE UNSERVED
4358	FA/615/1994	02/12/2011	AMARSINH MAGANBHAI RAVAL,SAVITABEN MAGANBHAI RAVAL	MR MA KHARADI	JENUBHAI MUSABHAI PATHAN,B. Y. GANDHI,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED, (MR MAULIK J SHELAT)
4359	FA/618/1994	06/07/2018	SAJANBHAI EBHABHAI,JAYANTILAL GIRJASHANAKR,AMAD HUSEIN DAWDA	MR PM THAKKAR	ALA KARSHANBHAI,UMEDSINH VAKHATSINH,CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER	,MR ND NANAVATI
4360	FA/735/1994	11/07/2011	STATE OF GUJARAT,DEPUTY FOREST CONSERVATOR	GOVERNMENT PLEADER	HEIRS OF ARSHIBHAI NANJIBHAI SOLANKI,BAI SHANTABEN WD/O.ARSHIBHAI N SOLANKI,SOLANKI HIRALAL ARASHIBHAI,MINOR NARESHBHAI ARSHIBHAI,MINOR NAVGHANBHAI ARSHIBHAI,MINOR DINESHBHAI ARSHIBHAI,LALITABEN ARSHIBHAI,MINOR MANULABEN ARSHIBHAI,MINOR PURIBEN ARSHIBHAI,MINOR SHARDABEN ARSHIBHAI	MR MAHESH R SHAH,MR SUNIL S JOSHI
4361	FA/737/1994	25/04/2017	KALAYANBGHAI BHYATHIBHAI DESAI,	MR VH DESAI	GUJ ROAD TRANSPORT CORP LTD MEHSANA,	
4362	FA/740/1994	25/11/2011	DEPUTY GENERAL MANAGER-ONGC.,	MR RAJNI H MEHTA	SAROJDEVI VIDHYADHAR,NILAM VIDHYADHAR,MASTER PAVANKUMAR VIDHYADHAR,REKHA VIDHYADHAR,MASTER ANUPKUMAR VIDHYADHAR,DAUDBHAI AHMEDBHAI BHATTHI,MANILAL LALBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MALEK AMIR AHMED,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR SANDIP C SHAH,(MR AV TRIVEDI)
4363	FA/741/1994	25/11/2011	DEPUTY GENERAL MANAGER,	MR RAJNI H MEHTA	MANUBHAI BALUBHAI PATEL,AMIR AHMED MALEK,NEW INDIA ASSURANCE CO.LTD.,DAUD AHMED SULEMAN,MANILAL LALABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE UNSERVED,UNSERVED EXPIRED (R),MR SANDIP C SHAH,(MR AV TRIVEDI)
4364	FA/742/1994	29/11/2011	PROJECT MANAGER,	MR RAJNI H MEHTA	SUKABHAI CHHOTABHAI VASAVA HEIR OF DAHIBEN C VASAVA,DAUD AHMED SULEMAN (DELETED),MANILAL LALABHAI PATEL,UNITED INDIA INSURANCE CO.,A B MALEK,NEW INDIA ASS. CO. LTD.	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR SANDIP C SHAH,(MR AV TRIVEDI)
4365	FA/743/1994	14/12/2011	DEPUTY GENERAL MANAGER,	MR RAJNI H MEHTA	ARVINDKUMAR RANCHHODDAS RANA,DAUDBHAI AHMEDBHAI BHATTHI (DELETED),MANILAL LALLUBHAI PATEL,UNITED INDIA INSURANCE COMPANY,MALLEK AMIR AHMED,NEW INDIA ASSURANCE CO.LTD.	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR SANDIP C SHAH,(MR AV TRIVEDI)
4366	FA/744/1994	24/11/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	AVANTIKABEN G. TRIVEDI,RITA G TRIVEDI,PALLAVI G TRIVEDI,SONAL G TRIVEDI,ALPESH G TRIVEDI,DIMPLE G TRIVEDI,RAJAR G TRIVEDI,BHAISHANKER BHAWANISHANKER TRIVEDI,MUKTABEN B TRIVEDI,RAHIMBHAI IBRAHIMBHAI,LAKHDHIRSINH MULRAJSINH JADEJA,RAJENDRASINH UMEDSINH JADEJA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4367	FA/745/1994	25/11/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JAYANTILAL SOMNATH TRIVEDI,URMILABEN D DAVE,RAHIMBHAI IBRAHIMBHAI,JAYASHREEBEN VIRENDRA TRIVEDI,LAKDHIRSINH M JADEJA,RAJENDRASINH U JADEJA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR UMESH A TRIVEDI),MR AB GATESHANIYA
4368	FA/746/1994	25/11/2011	AHMEDABAD MUNICIPAL TRANSPORRT,	MR HS MUNSHAW	JAYSHREEBEN V TRIVEDI,RAHIMBHAI IBRAHIMBHAI,LAKDHIRSINH MULRAJSINH JADEJA,RAJENDRASINH UMEDSINH JADEJA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
4369	FA/747/1994	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATIN,	MR HEMANT S SHAH	ABDULREHMAN ALIAS ABDULRASHID AHMEDKHANJI CHAUHAN,ARJUNJI KADVAJI THAKARADA PARMAR D.AS PER CT.ORD.5-12-11	DELETED,MR JITENDRA M PATEL
4370	FA/749/1994	12/08/2008	LACHHUBHAI GABALABHAI KHARADIA,MINOR SUKHIBEN LACHHUBHAI KHARADIA	(MR JT TRIVEDI)	MANGALBHAI BHIKHABHAI PARMAR & ANR,ORIENT FIRE & INSURANCE CO. LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
4371	FA/751/1994	22/08/2013	UNION OF INDIA,EXECUTIVE ENGINEER	MS SEJAL K MANDAVIA,MS ARCHANA U AMIN	HANSIKABEN ARVINDBHAI MANIAR,KALPAKKUMAR ARVINDBHAI MANIAR,MINOR HARSHALKUMAR A MANIAR,MINOR MIHIRKUMAR A MANIAR,VIJAYSINH AMARSING VADHER,UNITED INSURANCE CO.LTD.	NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR ASHISH H SHAH
4372	FA/752/1994	22/08/2013	UNION OF INDIA,EXECUTIVE ENGINEER	MS SEJAL K MANDAVIA,MS ARCHANA U AMIN	CHIMANLAL HARILAL SHUKLA THRO.HIS HEIRS AND L.RS.,SMT.MADHUBEN CHIMANBHAI SHUKLAW/O.THE DECEASED,KAUSHIK CHIMANBHAI SHUKLA,KASHYAP CHIMANBHAI SHUKLA K,KASHMIRA BAKUL NATHWANI,VIJAYSINH AMARSINH VADHER,UNITED INDIA INSURANCE CO.	NOTICE UNSERVED,MR YOGESH S LAKHANI,MR VIBHUTI NANAVATI,MR DM DEVNANI
4373	FA/805/1994	07/07/2011	GUJARAT INDUSTRIAL DEVELOPMENTCORORATION,	MR MG NAGARKAR	PATEL BHAGWANMBHAI BHIMJIBHAI & 1.,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
4374	FA/806/1994	07/07/2011	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MG NAGARKAR	PATEL BHAGWANBHAI BHIMJIBHAI,	MR KM SHETH
4375	FA/807/1994	07/07/2011	G.I.D.C.,	MR MG NAGARKAR	CHATRABHUJ BHIRAJLAL PATEL,PURSHOTTAM DHIRAJLAL PATEL,THE STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
4376	FA/808/1994	07/07/2011	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MG NAGARKAR	GHANSHYAM KRUPAWALA INDUSTRIESC/O. MANILAL MAGANLAL SONI,THE STATE OF GUJARAT	GOVERNMENT PLEADER,MR GM AMIN
4377	FA/809/1994	07/07/2011	GUJARAT INDUSTRIAL DEVEOPMENT CORPORATION,	MR MG NAGARKAR	SHAH NARENDRAKUMAR KANTILAL,SHAH DILIPKUMAR KANTILAL,SHAH PRAKASHKUMAR KANTILAL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
4378	FA/862/1994	19/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	HARSING RANA RABARI,	RULE UNSERVED
4379	FA/866/1994	21/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HEIRS OF MANHARBHAI MOHANLAL SHETH,KAILASHBEN MANHARLAL MOHANLAL SHETH,KAMLAKANT MANHARLAL SHETH,PINAKIN MANHARLAL SHETH,ILIYASKHAN M PATHAN	,NOTICE UNSERVED
4380	FA/870/1994	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAKTI CEMENT PRE-CAST PRODUCT,	MR GT DAYANI
4381	FA/872/1994	10/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAKTI CEMENT PRECAST PRODUCTS,	

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4382	FA/884/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MOTIBHAI HATHIBHAI,POPATBHAI KHEMABHAI PATEL	NOTICE UNSERVED,MR GAURANG H BHATT
4383	FA/885/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KODARBHAI MOHANBHAI,	MR GAURANG H BHATT
4384	FA/886/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MOTIBHAI HATHIBHAI HEIRS OF DECEASED P K PATEL,	MR GAURANG H BHATT
4385	FA/887/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KODARBHAI JIVABHAI HEIRS OF NATHIBEN JIVABHAI,	MR GAURANG H BHATT
4386	FA/888/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL TALSIBHAI MOHANBHAI,HEIRS OF KODARBHAI JIVABHAI PATEL NATHIBEN D/O KODARBHAI J	MR GAURANG H BHATT
4387	FA/889/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMIBEN VITHALBHAI PATEL,	NOTICE SERVED,MR GAURANG H BHATT
4388	FA/890/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL LALABHAI VALABHAI HEIRS OF BHAICHANDBHAI L.,	NOTICE SERVED,MR GAURANG H BHATT
4389	FA/891/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL TALSIBHAI MOHANBHAI,PATEL KODARBHAI MOHANBHAI	MR GAURANG H BHATT
4390	FA/892/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAMBHI KALABHAI HIRABHAI,RAMABHAI JETHABHAI BHAMBHI,ALKHIBEN JETHABHAI	NOTICE SERVED,NOTICE UNSERVED
4391	FA/893/1994	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL TALSIBHAI MOHANBHAI,	NOTICE SERVED,MR GAURANG H BHATT
4392	FA/913/1994	23/06/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MOTIBHAI RANCHHODBHAI PATEL,FULIBEN MOTIBHAI PATEL,MINOR MAHENDRAKUMAR M PATEL,PARVATIBEN KANTILAL PATEL,KALYAN CHAMAR PATEL,BHARATSINH BHAGWANSINH	SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR JITENDRA MALKAN
4393	FA/923/1994	15/09/2008	MANIBHAI HARIBHAI PATEL,REVABEN WD/O MANIBHAI HARIBHAI,LALIBEN D/O MANIBHAI HARIBHAI	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4394	FA/925/1994	15/09/2008	MANHARBHAI BHIKHABHAI HEIR OF BHIKHABHAI HARIBHAI PATEL,	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4395	FA/936/1994	02/02/2012	RAJENDRA RAMDHANSINGH,	MR YN RAVANI	SARDARBHAI AHEMEDBHAI MUSALMAN,CHHABABHAI JIVABHAI PATEL,EXECUTIVE ENGINEER,UNITED INDIAN INSURANCE CO.LTD,NATIONAL INSURANCE CO.LTD.	DS AFF.NOT FILED (R),MS SUDHA R GANGWAR,MR SUNIL B PARIKH,MR RAKESH B SHARMA
4396	FA/937/1994	16/08/2011	ROMAN CATHOLIC CHURCH,	(MR SURESHM SHAH)	STATE OF GUJARAT,RAJKOT MUNICIPAL CORPORATION	GOVERNMENT PLEADER,TANNA ASSOCIATES,MR NISHANT LALAKIYA
4397	FA/942/1994	25/04/2017	SHABBIR KHEMBHAI MANSURI,	MR PM DAVE	ALAUDIN BASIRUDDIN KURESHI,	NOTICE UNSERVED

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4398	FA/970/1994	24/04/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	HEIR OF HIMATSINH J GHALIA,MANHARBA D/O.HIMATSINH GHALIA,MANHARBA D/O.HIMATSINH JAISINHGHALIA,DISTRICT DEPUTY COLLECTOR OF VALSAD	,NOTICE SERVED,MR JA ADESHRA
4399	FA/971/1994	22/12/2011	DAHYABHAI BABUBHAI PRAJAPATI LEGAL HEIRS & L.R.OF DECEASED,MANJULABEN D.PRAJAPATI	UNSERVED EXPIRED (N),MS ANU S VERMA,MRS SUMAN KHARE	JADEJA BHAGWATSINH JASUBHA DELAS PER COURT ORDER 5-12-11,SHAKTI TRANSPORT,UNITED INDIA INSURANCE CO. LTD	DELETED,MR HITESH N ACHARYA,(MR HASMUKH THAKKER)
4400	FA/973/1994	15/01/2008	CHHAGANLAL & SONS.,	(MR A J PATEL)	KARSANBHAI KHODIDAS PATEL,KARSANBHAI KACHARABHAI PATEL,GAUTAMBHAI JITUBHAI KOTHARI	NOTICE SERVED,(MR MB GANDHI)
4401	FA/974/1994	15/01/2008	CHHAGANLAL & SONS,	(MR A J PATEL)	S. K. PATEL (P.T.),KARSANBHAI KHODIDAS PATEL,KARSANBHAI KACHRABHAI PATEL,GAUTAMBHAI JITIBHAI KOTHARI	NOTICE SERVED,(MR MB GANDHI)
4402	FA/976/1994	02/05/2011	GSRTC,	(MR PN BAVISHI),MR HEMANT S SHAH	GANGABEN W/O CHAGANBHAI &1,HARI-DIPAK TRANSPORT - DELETED,RASIKLAL V LILA,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED,MR RAJNI H MEHTA
4403	FA/977/1994	26/12/2011	DILIPKUMAR NATHUBHIA GANDHRAV,	RULE NOT RECD BACK	MOHMAD ADAM PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,HASMUKHBHAI KMACHHI,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MS KIRAN D PANDEY
4404	FA/978/1994	06/12/2014	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	SHAIKH MUBARAKBHAI KALUBHAI,SINCE DECD.THRU HIS HEIRS & L.RS,SONABIBI MUBARAKBHAI,NAJIR MAHMAD MUBARAKBHAI,PIROJKHA MUBARAKBHAI,LALKHA MUBARAKBHAI,AYUBKHA MUBARAKBHAI,MAHERAJBIBI MUBARAKBHAI,JUBEDABIBI MUBARAKBHAI,SHAIKH CHHOTUBHAI LALUBHAI,SHAIKH SAMSHERKHAN KALUBHAI	,NOTICE SERVED
4405	FA/979/1994	12/12/2015	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	SHAIKH HUSENBHAI JAMUBHAI,	NOTICE SERVED
4406	FA/980/1994	12/12/2015	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	SHAIKH PIRUBHAI JAMUBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,SHAIKH ANVARBHAI PIRUBHAI,SHAIKH MAHMADBHAI PIRUBHAI,SHAIKH DARIYAVKHA PIRUBHAI,SINCE DEC.THRU HIS HEIRS & L.RS.,HASANBEN PIRUBHAI,SHAIKH BIBIBEN DARIYAVKHA,SHAIKH SADULKHA DARIYAVKHA,SHAIKH RASHISHKHA DARIYAVKHA,SHAIKH SOHANABIBI DARIYAVKHA,SHAIKH NADIRHUSEN DARIYAVKHA,SHAIKH BISMILABIBI DARIYAVKHA,SHAIKH ZAHIRABBAS DARIYAVKHA	,MR PRATIK B BAROT
4407	FA/981/1994	12/12/2015	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	SHAIKH MUBARAKBHAI KALUBHAI,	UNSERVED EXPIRED (N)
4408	FA/982/1994	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHYAMJIBHAI KARSHANBHAI,HIRJIBHAI KARSHANBHAI,KACHARABHAI KARSHANBHAI,SAVJIBHAI KARSHANBHAI,RATANBEN MANGABHAI,HIRABHAI SHYAMBHAI,JAYANTIBHAI SHYAMJIBHAI,KANTIBHAI KACHARABHAI,CHIMANBHAI KACHARABHAI,PRAVINKUMAR SAVJIBHAI,JASVANTKUMAR SAVJIBHAI,ISHWARBHAI KACHARABHAI	(MR MUKESH R SHAH)
4409	FA/983/1994	08/08/2011	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PANDYA KANAYALAL GULABCHAND,	NOTICE SERVED
4410	FA/1086/1994	13/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SHANTILAL GOPALBHAI,BHUPATBHAI SAVJIBHAI KUMBHAR	UNSERVED EXPIRED (R),MR GAURANG H BHATT

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4411	FA/1088/1994	22/12/2011	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	JAYASHREEWD/O DEVENDRA ALIAS RAJUBHAI DAHYABHAI DARJI,MINOR MOUNIK DEVENDRABHAI @ RAJUBHA DARJI,DAHIBEN DAHYABHAI DARJI,VIRABHAI AMBUBHAI PATEL	DELETED,MR HIMANSU M PADHYA
4412	FA/1089/1994	19/12/2011	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	JHIKHUBHA NATHUJI DABHI,KHANT POPATBHAI JINABHAI,JOE FERNANDES,CHHOTALAL SHAMALDAS AJMERA	RULE UNSERVED,(MR RA MISHRA),(MR MD RANA)
4413	FA/1090/1994	24/11/2011	NATIONAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	DAHYABHAI HIRABHAI PATEL & 3,SHARDABEN DAHYABHAI PATEL,SHAMJIBHAI CHHAGANBIA D,SHAKTI TRAVEL TRANSPORT	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR JD AJMERA)
4414	FA/1092/1994	29/02/2012	AHMEDABAD MUNICIPAL CORPORATION,AHMEDBAD MUNICIPAL TRANSPORT SERVICES	MR HS MUNSHAW,MR MG NAGARKAR	MAHMADISAK IBRAHIMBHAI,ISMAILBHAI IBRAHIMBHAI,JIVANBEN WD/O IBRAHIMBHAI,UNITED INDIA INS. CO. LTD.	NOTICE SERVED,MR KF DALAL,MR RA PATEL
4415	FA/1095/1994	08/12/2011	USMAN IBRAHIM SHEKH,	(MR SURESHM SHAH)	JITENDRAKUMAR CHAMPAKLAL JAYSWAL,NEW INDIA ASSURANCE CO.LTD,AMAD JUMA GHANCHI,IBRAHIM ALISHA SHEKH SINCE DECD.THROUGH THE LRS,ALISHA SUMARSHA SHEKH,SMT.FATMABAI ALISHA SHEKH,AMADSHA ALISHA SHEKH	,NOTICE SERVED,SERVED BY AFFIX(N),MR SV RAJU,MR SUNIT S SHAH
4416	FA/1096/1994	08/12/2011	ALISHA SAMASHA SHEKH & ORS,SMT. FATMABAI ALISHA SHEKH,AMADSHA ALISHA SHEKH MINOR BY HIS GUARDIAN ALISHA SAMARSHA	(MR SURESHM SHAH)	JITENDRAKUMAR CHAMPAKLAL JAYSWAL & ORS,NEW INDIA ASSURANCE CO.	SERVED BY AFFIX(N),MR SHALIN N MEHTA
4417	FA/1097/1994	25/04/2017	JANGUBHAI CHETANBHAI VASAVA,	MR AR MAJMUDAR	BACHUBHAI MOHANBHAI RATHOD,AHMEDBHAI MUSABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	
4418	FA/1098/1994	19/12/2011	ASHOKBHAI RATILAL THAKKAR,	MR JITENDRA M PATEL	ABBAS RAAHEMAN DAUD IBRAHIM,YAKUBBHAI MOHMEDBHAI PATEL,ORIENTAL INSURANCE COMPANY LIMITED,GHANSHYAMBHAI SHANABHAI PATEL,NAGINBHAI SHANABHAI PATEL,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED,MR RAJNI H MEHTA
4419	FA/1100/1994	10/10/2011	RAMLAL RANCHODLAL NAYAK,	RULE SERVED	AHMEDBHAI SULEMANBHAI MANSURI,GUJARAT STATE ROAD TRANSPORT CORPORATION,JETHUSING PURAKSING RANA,FIROZ TRANSPORT,RAHIMTULLAKHAN AZIMKHAN PATHAN,ORIENTAL INSURANCE CO LTD	,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR HS MUNSHAW
4420	FA/1117/1994	26/11/2010	DEPPUTY COLLECTOR & SPL. LAQ OFFICER,	GOVERNMENT PLEADER	PATEL PARSOTTAM NATHA & ORS,PATEL AMBARAM NATHA,PATEL NARSINH NATHA,PAEL MANILAL NATHA	MR BS PATEL
4421	FA/1118/1994	26/11/2010	DEPPUTY COLLECTOR & SPL. LAQ OFFICER,	GOVERNMENT PLEADER	PATEL TRIBHUVAN SIVRAM,	MR BS PATEL
4422	FA/1119/1994	26/11/2010	DEPUTY COLLECTOR SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI ABHERAJ,	
4423	FA/1120/1994	26/11/2010	DEPUTY COLLECTOR SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	SUTHAR JETHABHAI KHEMABHAI,SUTHAR BABALDAS JETHABHAI.	
4424	FA/1121/1994	26/11/2010	DEPUTY COLLECTOR SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PATEL KHEMABHAI MULABHAI,	MR BS PATEL
4425	FA/1122/1994	26/11/2010	DEPUTY COLLECTOR SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI TEJABHAI,	
4426	FA/1123/1994	26/11/2010	DEPUTY COLLECTOR SPL.LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DWARKADAS AMBALAL,	
4427	FA/1124/1994	26/11/2010	DEPUTY COLLECTOR SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PATEL GANGARAM SENDHIDAS,	

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4428	FA/1125/1994	26/11/2010	DEPUTY COLLECTOR. SPL LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PATEL SHIVA TEJA,	
4429	FA/1126/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL JOITABHAI AMBARAM,	MR BS PATEL
4430	FA/1127/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL NATHABHAI MOTIRAM,	
4431	FA/1128/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL KHEMABHAI JEHABHAI,	
4432	FA/1129/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL JOITABHAI DANABHAI,	
4433	FA/1130/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	RAJPUT MANGALJI GOKALJI,	
4434	FA/1131/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL BHUDAR SENDHA,	
4435	FA/1132/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL KEVAL AMBARAM,	
4436	FA/1133/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL AMARAT BABALDAS,	MR BS PATEL
4437	FA/1134/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL SHANKERBHAI GOBARBHAI,	MR BS PATEL
4438	FA/1135/1994	26/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL BABUBHAI MAGANDAS,	
4439	FA/1138/1994	12/04/2018	VALJIBHAI MANJIBHAI BHIL,	MR JA ADESHRA	PRAVINBHAI NATHABHAI PATEL(DELETED),GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MRS VASAVDATTA BHATT
4440	FA/1139/1994	29/08/2011	GUJARAT SLUM CLEARNACE BOARD,	MR DA BAMBHANIA	RONAK CONSTRUCTION CO.,REWABHAI SHIVLAL PATEL,MANUBHAI CHUNILAL SHAH,KALIDAS ATMARAM PATEL	NOTICE UNSERVED,MR KG SUKHWANI
4441	FA/1140/1994	20/07/2018	VINODCHANDRA C SHRIVASTAVA,	MR CG MEHTA	AHMEDABAD MUNICIPAL CORPORATION,	
4442	FA/1144/1994	13/03/2018	LAXMANDAS K BASANTANI,sanjay,SANJAY	,MR KV SHELAT	NATHUBHAI ALI SHERBHAI MANSURI,JUBEDABIBI W/O NATHUBHAI ALI SHERBHAI	DELETED,RULE SERVED BY DS,MR AJ MEMON
4443	FA/1148/1994	09/06/2016	TATA CHEMICALS LTD,	MR.VARUN K.PATEL	UNION OF INDIA,	MS ARCHANA U AMIN
4444	FA/1149/1994	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SHANTILAL G SEVAK,VAJASINH JAHABHAI RATHOD	DELETED,RULE UNSERVED
4445	FA/1150/1994	02/05/2011	NIKULKUMAR PARSHOTAMDAS MEHTA,	MR BM MANGUKIYA	JIVANBHAI RAVJIBHAI,USMANBHAI ISMAILBHAI,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,MS KARUNA V RAHEVAR
4446	FA/1156/1994	04/05/2016	RATILAL JETHALAL PATEL DECD.THROUGH THE LRS,VANLEELABEN R PATEL,DIVAKAR R AMIN,PRITIBEN R AMIN,CHANDRAMAULI R AMIN	MR AR THACKER,	MANJULABEN HARIBHAI PATEL,PATEL CHUNIBHA BECHARDAS HEIRS AND LEGAL REPRESENTATIVES,DAHIBEN WDO. CHUNIBHAI BECHARDAS PATEL CO.ROHITBHAI C.PATEL,GIRISHBHAI S.O. CHUNIBHAI PATEL TRUSTEE OF NEW VIDYA VIHAR GIRLS HIGH SCHOOL,ROHITKUMAR S.O.CHUNIBHAI PATEL,PURSHOTTAMDAS MANGALAL PATEL	,MR VK JOSHI
4447	FA/1159/1994	12/03/2008	UNITED INDIA INS.COMP.LTD.,	MS AMEE YAJNIK	KAMUBEN DINUBHAI PATEL,DINUBHAI VITHALBHAI PATEL,,MOHMMED ISMAIL A. SHAIKH,,SHASHIKANT AMRUTLAL JOSHI,,NATIONAL INSU.COMP.LTD.,CHIMANLAL VRAJLAL	MR NILESH A PANDYA,MR SUNIL B PARIKH
4448	FA/1165/1994	14/03/2012	PARSHOTTAMBHAI JESHINGBHAI PATEL (DECD.THROUGH THE LRS),MEENABEN PARSHOTTAMBHAI PATEL,SAPNABEN PARSHOTTAMBHAI PATEL	MR SP HASURKAR	NARPATBHAI CHHITABHAI SOLANKI,S T CORPORATION OF GUJARAT	RULE SERVED,MS KIRAN D PANDEY

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4449	FA/1173/1994	28/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION & OTH,G.S.R.T.C.	,MR HEMANT S SHAH	ARCHANA VISHNUPRASHAD THAKAR & ANR,GULAMHUSAIN H.MANSIYA	(MR UMESH A TRIVEDI),MR YOGESH M BHATT
4450	FA/1199/1994	10/05/2013	HEIRS OF SHRIMATIBEN K DUDHIA,KANAIYALAL NARANBHAI DUDHIYA,MILAN KANAIYALAL DUDHIYA,DIPEN KANAIYALAL DUDHIYA,HIREN KANAIYALAL DUDHIYA	DELETED,MR AN PATEL,MS.TRUPTI N PATEL	HARSHADKUMAR B MODI SINCE DECDTHRO.HIS LEGAL HEIRS AND LEGAL,MAYABEN WD/O.HARSHADKUMAR MODI,PRIYABEN D/O.HARSHADKUMAR MODI,KANTABEN BHOGILAL MODI,NANDKISHOR BHOGILAL MODI SINCEDECD THROUGH HIS HEIRS AND LEG,CHANDRAKANTABEN WD/O.NANDKISHOR MODI,KETAN S/O.NANDKISHOR MODI,NIRANJAN BHOGILAL MODI,HARESH BHOGILAL MODI	,NOTICE SERVED,DELETED,MR UTKARSH R SHARMA,MR PRADIPSINH A DABHI
4451	FA/1200/1994	16/08/2011	HEIRS OF SHRIMATIBEN K DUDHIYA,KANAIYALAL NARANBHAI DUDHIYA,MILAN KANAIYALAL DUDHIYA,DIPEN KANAIYALAL DUDHIYA,HIREN KANAIYALAL DUDHIYA	(MR MB GANDHI)	HASMUKHLAL C PARIKH,HARSHADKUMAR BHOGILAL MODI,KANTABEN BHOGILAL MODI,NANDKISHOR BHOGILAL MODI,NIRANJAN BHOGILAL MODI,HARESH BHOGILAL MODI	,SERVED BY AFFIX(N),MR SUNIL S JOSHI
4452	FA/1201/1994	16/08/2011	HEIRS OF SHRIMATIBEN K DUDHIYA,KANAIYALAL NARANBHAI DUDHIYA,MILAN KANAIYALAL DUDHIYA,DIPEN KANAIYALAL DUDHIYA,HIREN KANAIYALAL DUDHIYA	(MR MB GANDHI)	ANILKUMAR P SONI,HARASHADKUMAR BHOGILAL MODI,KANTABEN BHOGILAL MODI,NANDKISHOR BHOGILAL MODI,NIRANJAN BHOGILAL MODI,HARESH BHOGILAL MODI	,NOTICE SERVED,MR SUNIL S JOSHI
4453	FA/1206/1994	15/04/2014	RAMESHWARPRASAD R.TRIPATHI,	MR AR MAJMUDAR	RATANDEVI S SHARMA,SHYAMADEVI N GOYAL,JAYANTILAL N TRIVEDI,LAXMIBEN R SHARMA,DIPAKKUMAR B VYAS,KOKILABEN P JOSHI,JAGDISHKUMAR V BRAHMBHATT	NOTICE SERVED,NOTICE UNSERVED,RULE UNSERVED
4454	FA/1244/1994	10/08/2011	MUKUNDRAI JASHUBHAI JANI,	MR HARDIK C RAWAL,MR AK TRIVEDI	HASMUKHLAL MANILAL JANI,	
4455	FA/1246/1994	24/11/2009	MOHMAD A. RASULMIYA LATIWALA @ ASRAF VAHORA,	MR VIBHUTI NANAVATI	JETHUSING PURAKSING RAJPUT DELETED AS PER COURT'S ORDER,RAHEMULLA AJAMKHAN PATHAN,ORIENTAL FIRE & GENERAL INSURANCE CO.,AHMADBHAI SULEMAN MANSURI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,MR HS MUNSHAW
4456	FA/1248/1994	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KHEMABHAI PARSOTTAMBHAI,HEIRS OF PATEL PUNJIRAM P.,PATEL MUKESHKUMAR PUNJIRAM,PATEL SURESHBHAI PUNJIRAM,PATEL ALKHIBEN WD/O PUNJIRAM	
4457	FA/1249/1994	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JOITABHAI DEVCHANDBHAI,	
4458	FA/1250/1994	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BECHARBHAI HARIBHAI,PATEL KACHARABHAI BECHARBHAI	
4459	FA/1251/1994	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SANKABHAI PASHABHAI,VANKAR DHULABHAI GOVABHAI,VANKAR PUNJABHAI MOTIBHAI	NOTICE NOT RECD BACK,NOTICE SERVED
4460	FA/1252/1994	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KACHARABHAI SANKABHAI,	NOTICE NOT RECD BACK
4461	FA/1253/1994	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SHANKARBHAI AMICHANDBHAI,	
4462	FA/1254/1994	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KACHARABHAI BAHECHARBHAI,	NOTICE SERVED
4463	FA/1277/1994	14/12/2011	NATIONAL INSURANCE COMPANY LTD,MUSTAQ ABDULKARIM SHEHERWALA	MR SUNIL B PARIKH,MR BR SHAH	MANGUBEN WD/O.BHIMSING MANSINGNAIK,MINOR SOMBEN BHIMSING NAIK THRO' GUARDIAN RES.NO.1,MANSING NURABHAI NAIK,SUMALI W/O.MANSING NURABHAI NAIK,ISMAILBHAI ABDULLA MOHAR MUSALMAN	RULE SERVED

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4464	FA/1278/1994	03/08/2011	AHMEDABAD SHETH ANANDJI KALYANJI PEDHI THRO' TRUSTEES,SRENIKBHAI KASTURBHAI,CHANDRAKANT CHHOTALAL - DELETED,ASHOKBHAI CHANDRAKANT GANDHI,CHANDRAKANT BAKUBHAI,ATMARAM BHOGILAL SUTARIA,MANUBHAI LALLUBHAI,RASIKLAL MOHANLAL - DELETED,GAURAVBHAI ANUBHAI,KALYANBHAI PURSHOTAMBHAI FADIA,CHARUCHANDRA BHOGILAL	DELETED,MR AC GANDHI	HEIRS OF RAMANLAL VITTHALDAS,SANTOSHBEN WD/O RAMANLAL VITTHALDAS,JAGDISH RAMANLAL,DILIPBHAI RAMANLAL	,MR GOVIND V PATEL
4465	FA/1286/1994	03/03/2014	GUJARAT LAMINATIONS PRODUCTS P LTD,PRAVINCHANDRA CHANDRASHANKAR SHUKLA,ELIZA ABBASBHAI NAVSARIWALA	MR DD VYAS	STATE BANK OF INDIA,	MS KSHMA V SHETH,MRS NISHA M PARIKH
4466	FA/1359/1994	17/07/2012	THE EMPLOYEES INSURENCE CORP,	MR HEMANT S SHAH	LILABEN R PRAJAPATI WIDOW OF RAMESHBHA MOHANBHAI PRAJAPATI,MINOR RANJITKUMAR R PRAJAPATI THRO LEGAL HEIR LILABEN	NOTICE SERVED,MS ASHA H GUPTA
4467	FA/1360/1994	21/10/2015	GUJARAT INDUSTRIAL INVESTMENT CORPORATION,	MR RD DAVE	INDIAN OVERSAS BANK,M/S SINHA WATCHES (INDIA)P LTD,SUSHILKUMAR SINHA,MRS ANN ELISHABETH SINHA,GUJ STATE FINANCIAL CORPN	,NOTICE SERVED,NOTICE UNSERVED,MR AC GANDHI
4468	FA/1450/1994	24/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PATEL KARAMSHIBHAI MULJIBHAI,MEHBOOB HUSSAINBHAI,BABUBHAI CHATURBHAI PATEL,DHANJIBHAI G PATEL	RULE SERVED,UNSERVED EXPIRED (R),(MR RAMESH K SHAH)
4469	FA/1455/1994	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABHESING GULABSING SOLANKI,	MR MB FAROOQUI
4470	FA/1456/1994	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJIBEN WD/O RAIJIBHAI HAKHABHAI SOLANKI,CHATURBHAI HAKHABHAI SOLANKI,NANJIBHAI RAIJIBHAI SOLANKI	MR MB FAROOQUI
4471	FA/1457/1994	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABHESING GULABSING SOLANKI,	MR MB FAROOQUI
4472	FA/1458/1994	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABHESING GULABSING SOLANKI,	MR MB FAROOQUI
4473	FA/1460/1994	09/10/2015	DINESH SALES CORPORATION,	(MRS MAUNA M BHATT)	BANSILAL BHOGILAL BHAVSAR,DIPESH L MEHTA,JAYANTILAL HIMMATLAL TRIVEDI	NOTICE SERVED,MR SV RAJU,MR SUNIT S SHAH
4474	FA/1470/1994	30/06/2011	HEIR OF MADAVJIBHAI JESINGBHAI,	(MR RN SHAH)	KESHAVLAL GANGARAM,PRAMODKUMAR KESHAVLAL PARMAR,JAGEDISH KESHAVLAL PARMAR,LILABEN KESHAVLAL PARMAR,HASANBEN KESHAVLAL PARMA,MINABEN KESHAVLAL PARMAR,SHANKUNTLABEN KESHAVLAL PARMAR,ANJANABEN KESHAVLAL PARMAR,SUTARIA COOP HSG SOC LTD	NOTICE SERVED,MR EE SAIYED
4475	FA/1471/1994	01/12/2010	SPL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL KACHARABHAI R,	NOTICE SERVED
4476	FA/1472/1994	01/12/2010	SPECIAL LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL CHATURBHAI JESANGBHAI,	
4477	FA/1473/1994	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	PATEL KACHARABHAI PARSOTTAMBHAI,HEIRS PATEL KANTIBHAI KACHARABHAI,HIRS PATEL SHANKERBHAI KACHAR BHAI	
4478	FA/1474/1994	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	PATEL SOMABHAI JIVRAMDAS,	
4479	FA/1475/1994	01/12/2010	SPECIAL LAND ACQUISTIO OFFIER,	GOVERNMENT PLEADER	PAEL KISHORBHAI PUNJABHAI,	
4480	FA/1476/1994	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	PATEL BECHARBHAI BHAGUBHAI,	

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4481	FA/1477/1994	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	PATEL KALUBHAI JORDAS,PATELKANTIBHAI KALIDAS,PATEL DAHYABHAI KALIDAS,PATEL SHIVIBEN NARANBHAI	
4482	FA/1478/1994	01/12/2010	SPECIAL LAND ACQUISITIION OFFICER,	GOVERNMENT PLEADER	PATEL MAGANBHAI JOITARAM,	
4483	FA/1479/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NARSINHBHAI MOHANBHAI,	
4484	FA/1480/1994	01/12/2010	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	PATEL PARSOTTAMDAS PRABHUVADAS,	
4485	FA/1481/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTABEN SHANKERBHAI,	
4486	FA/1482/1994	01/12/2010	SPECIAL LAND ACQUISTION,	GOVERNMENT PLEADER	PATEL VHATURBHAI JESANGBHAI,	
4487	FA/1483/1994	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	PAEL BHAICHANDBHAI VIRAMBHAI,	
4488	FA/1484/1994	01/12/2010	SPECIAL LANDACQISITION OFFICER,	GOVERNMENT PLEADER	PAEL BHUPATBHAI MAGANBHAI,	
4489	FA/1485/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFIER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI MADHABHAI,	
4490	FA/1486/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI AMBUNBHAI,PATEL SHANKERBHAI HEMRAJ,PATEL SOMABHAI GANESHBHAI	
4491	FA/1487/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI AMBUBHAI,PATEL SHANKERBHAI HEMRAJ	
4492	FA/1488/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI BHIKHABHAI,	
4493	FA/1489/1994	01/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI BHIKHABHAI,	
4494	FA/1490/1994	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PAEL MADHABHAI NARSINBHAI,	NOTICE SERVED
4495	FA/1627/1994	07/04/2017	G S R T C,	MR HEMANT S SHAH	MINOR MAHESH MALJIBHAI& 1,	
4496	FA/1628/1994	15/06/2011	ARJUNSINGH KALUBHAI BARIA,	MR MTM HAKIM	MUNESHWAR R.,NIVASUNU REDDI,UNITED INDIA INSURANCE CO.LTD.	NOTICE UNSERVED,MR VIBHUTI NANAVATI
4497	FA/1634/1994	30/06/2011	NAGJIBHAI J PATEL,	(MR VC DESAI)	DAYALBHAI H PATEL,DHIRUBHAI DAYABHAI PATEL	NOTICE SERVED
4498	FA/1635/1994	30/06/2011	PRAFULBHAI M PATEL,	(MR VC DESAI)	DAYALBHAI H PATEL,	NOTICE SERVED
4499	FA/1640/1994	02/05/2011	UNITED INDIA INSURANCE CO.LTD.,	MS AVANI S MEHTA	PARSHOTTAM MOHAN KHUMBHANI,DAFER UMMAR BABU,BHIKHUBHAI RAMBHAI SASOR KATHI	NOTICE SERVED,MR ASHISH M DAGLI
4500	FA/1641/1994	10/09/2009	HOUSING COMMISSIONER,	MRS KETTY A MEHTA	DINESHCHANDRA RANCHHODBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR RM VIN)
4501	FA/1642/1994	10/09/2009	HOUSING COMMISSIONER,GUJARAT HOUSING BOARD,	MRS KETTY A MEHTA	BAI LAXMI WD/O SOMA @ JHINA,SHANTABEN SOMABHAI,MANGIBEN SOMABHAI,LILIBEN SOMABHAI,SAVITABEN SOMABHAI,MINAXIBEN SOMABHAI,KASHIBEN D/O JHINABHAI NARAN,JASHUBEN SHANKERBHAI,BHUPENDRA SHANKERBHAI,DALPAT SHANKERBHAI,MANHERBHAI JHINABHAI,HEIRS OF THAKORBHAI JHINABHAI,BHIKHIBEN WD/O THAKOREBHAI,GIRISHKUMAR THAKOREBHAI PATEL,MADHUBEN RANCHHODBHAI D/O THAKOREBHAI JHINABHAI,SURAJBEN ARJUNLAL D/O THAKOREBHAI JHINABHAI,BHANUBEN ABHAYKUMAR D/O THAKOREBHAI JHINABHAI,SPL. LAND ACQUISITION OFFICER	,(MR RM VIN)

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4502	FA/1645/1994	05/12/2011	CHUNIBEN MANUBHAI PATEL,CHAMPAKBHAI MANUBHAI PATEL,ARUNABEN MANUBHAI PATEL,MINOR JAYABEN MANUBHAI PATEL THRO' GUARDIAN R.NO.1,MINOR NAVINCHANDRA M PATEL THRO' GUARDIAN R.NO.1,MINOR DINESHCHANDRA M PATEL THRO' GUARDIAN R.NO.1,MINOR NAYNABEN MANUBHAI PATEL THRO' GUARDIAN R.NO.1	MR DR BHATT	BHAGWATIKUMAR C. TAMBOLI,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,MR RR MARSHALL, (MR HASMUKH THAKKER)
4503	FA/1650/1994	08/08/2008	UMATUNBIBI & 2,	MS ASHA H GUPTA	ESI CORP AHMEDABAD,	MR HEMANT S SHAH
4504	FA/1653/1994	28/09/2018	ISMAIL M SHAIKH -HIS HEIRS AMINBEN & 9,AMINABIBI WIDOW OF ISMAIL MOHMED SHAIKH,ISHAKBHAI ISMAILBHAI SHAIKH,ILAYASBHAI ISMIALBHAI SHAIKH,KAIYUMBHAI ISMAILBHAI SHAIKH,SAWDABEN ISMIALBHAI SHAIKH,ABDULBHAI ISMAILBHAI SHAIKH,VAHABBHAI ISMAILBHAI SHAIKH,NISHARBHAI ISMAILBHAI SHAIKH,SABARABEN ISMIALBHAI SHAIKH,MUMTAZBEN ISMAILBHAI SHAIKH	MR UM SHASTRI	PANCHMAHALS DIST.PANCHAYAT,	MR VIJAY H PATEL
4505	FA/1658/1994	28/11/2011	GOVINDBHAI BANDHANBHAI PATEL,	MR BHARAT JANI	LAKHABHAI BECHARBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT,MR HEMANT S SHAH
4506	FA/1659/1994	29/03/2017	PHOOLCHAND RAMNARESH YADAV,PAREKH BULK CARRIERS,NEW INDIA ASSURANCE CO. LTD.	,MR RAJNI H MEHTA	NARVATSINH CHATURBHAI DAMOR,BAI SHANTABEN NARVATSINH DAMOR	NOTICE NOT RECD BACK
4507	FA/1664/1994	20/12/2011	JALUBEN,	MR NITIN M AMIN	SURABHAI BHURABHAI BHARWAD,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR NAVNIT M TAILOR
4508	FA/1665/1994	20/12/2011	SAIYAD REHMAT HASAM,MOHMED HUSSEIN IBRAHIM,ABUBAKAR IBRAHIM,SHARIFA IBRAHIM,HUSENABANU IBRAHIM,MINOR FATMA IBRAHIM THRO' GUARDIAN R.NO.3	MR A R SHAIKH	SIDI YUNUS SUBHAN,JAMNAGAR MUNICIPAL CORPORATION,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	MR RAJNI H MEHTA,(MR JR NANAVATI)
4509	FA/1681/1994	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SHARDABEN M BHALU,DIVALIBEN N.BHALU,NATHABHAI LAXAMNBHAI BHALU,GIRDHARBHAI N.SAGAR,BHARATBHAI NATHABHAI SAGAR,NINOR BABY PARU MANUBHAI SAGAR,SHRI HARIBHAI RAMKRUSHNA JOSHIDEL.AS PER CT.ORD. 30-11-2011	DELETED,(MR SANDEEP N BHATT)
4510	FA/1744/1994	28/11/2011	AKBAR MOHMAD & ORS,MOHMED HUSEIN ABUBAKAR,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	J R SHAH & CO & ANR,RAMANLAL P SHAH	UNSERVED EXPIRED (R),MR ND NANAVATI
4511	FA/1768/1994	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	NAYANABEN N. SHAH,NIDHI N. SHAH GUARIDAN R.NO.1,NIYATI N. SHAH GUARDIAN R.NO.1,SHARADKUMAR P. SHAH,HIRABEN S. SHAH,HARISHBHAI S. SHAH,FARHADALI ABBASALI	DELETED,(MR A J PATEL)
4512	FA/1769/1994	07/10/2015	AHMEDABAD MUNICIPAL CORP,	(MRS VD NANAVATI)	MANGLAM THEATRES,	RULE UNSERVED
4513	FA/1771/1994	05/05/2017	LATIKABEN W/O DILIPKUMAR JAYANTILAL,VIRENDRAKUMAR DILIPKUMAR,JIGARKUMAR DILIPKUMAR,PADMABEN DILIPKUMAR	,MS ASHA H GUPTA	REGIONAL DIRECTOR,EMPLOYES STATE INSURANCECORP,	MR HEMANT S SHAH
4514	FA/1787/1994	21/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SMITABEN RAMJIBHAI KHETANI,MINOR JALPABEN R.KHETANI THRO'GUARDIAN R.NO.1.,MINOR CHIRAG R. KHETANI THRO' GUARDIAN R.NO.1,CHHAGANBHAI SAVJIBHAI KHETANI,SHANTABEN CHHAGANBHAI KHETANI,VILASBEN CHHAGANBHAI KHETANI,HEIRS OF SAVJIBHAI B. KHETANI,CHHAGANBHAI SAVJIBHAI,MINOR SAKARBEN KESHUBHAI,MINOR OTIBEN SAVJIBHAI KHETANI,OTIBEN SAVJIBHAI KHETANI,MEHMOODBHAI IBRAHIMBHAI DHOBI	,MR JASHBHAI P PATEL
4515	FA/1800/1994	02/02/2012	BANK OF INDIA,	(MR JT TRIVEDI)	ANJALI TEXTILES,ANJANA TRUST,LAXMICHAND MOHANLALJI	NOTICE SERVED,MR MIG MANSURI

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4516	FA/1810/1994	15/06/2011	SHANKERBHAI ACHALAJI PUROHIT,	MR SANDIP C SHAH	BAKSHUBHAI KARIMBHAI,SUDERSHAN TRANSPORT COMPANY,NEW INDIA ASSURANCE COMPANY LTD.	NOTICE UNSERVED,MR YN RAVANI
4517	FA/1812/1994	10/08/2011	JETHALAL HARJIVANDAS,	(MR MB GANDHI)	VASHRAM RAGHAVJI MOJINDRA,	NOTICE UNSERVED
4518	FA/1814/1994	05/12/2011	GITABEN WD/0 NAVINCHANDRA GIRDHARLAL CHAUHAN,MINOR ANKIT THROUGH HIS GUARDIAN MOTHER GITABEN N.,MINOR ARPITA THROUGH HER GUARDIAN MOTHER GITABEN N.,BHAGWATIBEN GIRDHARLAL CHAUHAN,SANJAY G. CHAUHAN,MINOR HITESH G CHAUHAN, THRO' HIS GUARDIAN G M CHAWHAN	(MR PV NANAVATI)	SHANTILAL G PATEL,RAMESHBHAI BHAUGIR GOSAT,NEW INDIA ASSURANCE CO.LTD.,SAVSAD JETHABHAI MER.,VEJABHAI JIVABHAI GODHALIA,NEW ASSURANCE CO.LTD.,SOHANSINGH BAVASINGH SARDARJI,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,NOTICE UNSERVED,(MR HM BHAGAT)
4519	FA/1818/1994	07/12/2011	SHAKUBEN WD/0 SOMABHAI & 4,MINOR BUDHABHAI,S/O SOMABHAI MELABHAI,MINOR RAMILABEN,D/O SOMABHAI MELABHAI,MINOR KANUBHAI S/O SOMABHAI MELABHAI,MINOR SAROJBEN,D/O SOMABHAI MELABHAI	NOTICE SERVED,MR SUNIL K SHAH,MS SUSHMA S SHAH	SOMABHAI DHULABHAI &1,GENERAL MANAGER, STATE TRANSPORT CORP.	,MS KIRAN D PANDEY
4520	FA/1820/1994	15/02/2012	ORIENTAL FIRE & GENERAL INSURANCE CO.,	MR ANAL S SHAH	RAJESHBHAI NARSIBHAI PATEL,BALMUKUND NAROTTAMDAS PATEL DELETED COURT ORD.DTD.27-7-11.,INDIRABEN KANUBHAI THAKOR DELETED CT.ORDER,DTD.27-07-11.,GULABKHAN HASANKHAN PATHAN LEGAL HEIRS OF DECEASED,SHAMIMBANU PATHAN,AZAZKHAN GULABKHAN PATHAN,ROZYNA GULABKHAN PATHAN,SAMASHADBANU PATHAN,,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR MANISH R BHATT,MR HS MUNSHAW,MR MA PAREKH
4521	FA/1821/1994	23/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PRAJAPATI ISHWARBHAI R,	MR BS PATEL
4522	FA/1822/1994	23/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL AMBALAL SHANKERDAS,	MR BS PATEL
4523	FA/1823/1994	23/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL KASHIRAM SHIVRAM,	MR BS PATEL
4524	FA/1824/1994	23/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL JOITARAM MADHAVALAL,	MR BS PATEL
4525	FA/1825/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	THAKOR BABUJI PUNJAJI,	MR BS PATEL
4526	FA/1826/1994	23/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	THAKOR KHODAJI RANCHODHI,	MR BS PATEL
4527	FA/1827/1994	23/11/2010	DY.COLLECTOR SPL.LAND ACQ.OFFICER,		THAKOR SONAJI VIRAMJI,	MR BS PATEL
4528	FA/1828/1994	23/11/2010	DY. COLLECTOR SPL.LAND ACQ. OFFICER,	GOVERNMENT PLEADER	THAKORE TALAJI ROOPSANGJI,	MR BS PATEL
4529	FA/1829/1994	23/11/2010	THE DY.COLLECTOR,	GOVERNMENT PLEADER	THAKOR BABAJI BECHARJI,	MR BS PATEL
4530	FA/1830/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQU. OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM MANGALDAS,	MR BS PATEL
4531	FA/1831/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	KANKUBEN GANGARAM PATEL,	MR BS PATEL
4532	FA/1832/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	MANIKBEN PABHAJI THAKOR,	MR BS PATEL
4533	FA/1833/1994	23/11/2010	THE DY. COLLECTOR SPL.LAND ACQ.OFFICER.,	GOVERNMENT PLEADER	THAKOR PARBATJI ROOPSANGJI,	MR BS PATEL
4534	FA/1834/1994	23/11/2010	DY. COLLECTOR SPL.LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NATHABHAI BAHAIDAS,	MR BS PATEL
4535	FA/1835/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DWARKABHAI JOITARAM,PATEL BABUBHAI JOITARAM,PATEL LAXMANBHAI JOITARAM	MR BS PATEL
4536	FA/1836/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	THAKOR PARBATJI ROOPSANGJI,	MR BS PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4537	FA/1837/1994	23/11/2010	DY. COLLECTOR SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL BABHAIDAS,	MR BS PATEL
4538	FA/1838/1994	23/11/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL BABA BHAI GANESHBHAI,PATEL MADHABHAI GANESHBHAI	MR BS PATEL
4539	FA/1839/1994	23/11/2010	DEPPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL JETHABHAI BHUDARBHAI,	MR BS PATEL
4540	FA/1849/1994	02/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	BHAGWATIBEN S MISHRA &3,MINOR SANJAYKUMAR SHESHNARAYANA MISHRA,MINOR NIMISHA SHESHNARAYANNAYAMISHRA,PANKAJKUMAR DASHARTHABHAI	RULE UNSERVED,MR MC BHATT
4541	FA/1850/1994	02/12/2011	RESHAMSING LAHORASING RAJPUR,MASTER SMITHPALSING S/O.JAYPALSING,NEW INDIA ASSURANCE CO. LTD.	MR RAJNI H MEHTA	HANSABEN RAJENDRABHAI PATEL,MINOR AMIBEN RAJENDRABHAI PATEL, THR'HANSABEN R PATEL,MINOR BHAVINIBEN RAJENDRABHAI PATEL, THR' HANSABEN R PATEL,MINOR KEYUR RAJENDRABHAI PATELTHR' HANSABEN R PATEL	MR CJ VIN
4542	FA/1851/1994	17/03/2009	KANAIYALAL GANPATJI GURJJAR,DASHRATSINGH S/O.KISHANSINGH,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	SERBANU WD/O.HUSEINAKHAN PATHAN,REHANABEGUM WD/O.AKRAMKHAN H PATHAN,MINOR AMIN S/O.AKRAMKHAN PATHAN,MINOR SAKHIL S/O.AKRAMKHAN PATHAN	
4543	FA/1859/1994	10/08/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECEASED SHANTAGAURI NATVARLAL SHAH,MAHENDRA NATVERLAL SHAH,UDAY NATVERLAL SHAH,GUJARAT STATE ROAD TRANSPORT CORPORATION	,NOTICE UNSERVED
4544	FA/1861/1994	19/12/2011	RAMANBHAI L. PATEL,ORIENTAL INS. CO. LTD.	,MR RAJNI H MEHTA	CHANDUBHAI J. BARIA HEIRS & L.RS.OF DECD.R.NO.1,MAHESHKUMAR CHANDUBHAI BARIA KOLI.	DELETED,UNSERVED EXPIRED (R),MR UM SHASTRI
4545	FA/1862/1994	19/12/2011	RAMANBHAI L PATEL & 1,ORIENTAL INS. CO. LTD	MR RAJNI H MEHTA	CHANDUBHAI J BARIDA-KOLIE & 1 DEL.AS PER CRT. ORD. 23-3-11,MAHESHKUMAR C. BARIA GUARDIAN R.NO.1	DELETED,RULE SERVED,UNSERVED EXPIRED (R)
4546	FA/1902/1994	06/08/2015	VADILAL A PATEL,	(MR NJ MODI)	THE MUNICIPAL CORPORATION,	MR MG NAGARKAR
4547	FA/1903/1994	22/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	MUSTAK AHMED HUSENBAKSH,HAJARABANU MUSTAK AHMED,MINOR NASIR MUSTAK AHMED THRO' GUARDIAN R.NO.1,MINOR SAHENAZ MUSTAK AHMED THRO' GUARDIAN R.NO.1,MINOR SABNAM MUSTAK AHMED THRO' GUARDIAN R.NO.1,JIVRAMBHAI MOHANBHAI VADI	NOTICE SERVED,(MR JD AJMERA)
4548	FA/1905/1994	27/04/2011	PATEL JIVANBHAI SHIVRAMBHAI,PATEL MATHURBHAI SHIVRAMBHAI	MR RAJNI H MEHTA	VIMLABEN A. BHATIA,SAROJBEN AMRITLAL BHATIA,KALPESH AMRITILAL BHATIA,MINOR USHA AMRITLAL BHATIA THRO' VIMALABEN A. BHATIA,MINOR ASHA AMRITLAL BHATIA THRO' VIMALABEN A. BHATIA,GANIBHAI HASANBHAI VORA,UNITED INDIA INSURANCE CO.LTD,HARIJ TALUKA PANCHAYAT,THE NEW INDIA ASSURANCE CO.LTD	MR SUNIL B PARIKH,MR MEHUL SHARAD SHAH,MS MEGHA JANI
4549	FA/1907/1994	29/06/2018	STATE OF GUJARAT,NADIAD TAL. MAGISTRATE,S P ZALA,SUPDT. OF POLICE,P P MUKUL,S D VIRVANI	GOVERNMENT PLEADER	LATTABEN WD/O A M PATEL,K A PATEL,MITESH A PATEL,HIRABEN M PATEL,M H PATEL	MR BHARAT T RAO
4550	FA/1908/1994	17/02/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	HEERABEN BABUBHAI,HASMUKH BABUBHAI THROUGH GUARDIAN HEERABEN BABUBHAI,RAMESH BABUBHAI THROUGH GUARDIAN HEERABEN BABUBHAI,PANKAJ BABUBHAI THROUGH GUARDIAN HEERABEN BABUBHAI,JAGDISH BABUBHAI THROUGH HEERABEN BABUBHAI,BHANA PREMJIBHAI (DELETED),SANTOKH BHANABHAI,GOSAI KALIDAS KANJIBHAI (DELETED),MINABEN VIKRAMBHAI CHAVDA LEGAL HEIRS & RS.OF DECD,GIRISHBHAI VIKRAMBBHAI CHAVDA,MAHENDRABHAI VIKRAMBHAI CHAVDA,PRABHATBHAI VIKRAMBHAI CHAVDA	,DELETED,RULE UNSERVED,UNSERVED EXPIRED (R),MR YATIN SONI

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4551	FA/1909/1994	17/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GOMTIBEN SAVJIBHAI,MINOR SANGITA SAVJIBHAI,MINOR KAMLESH SAVJIBHAI,BABU SAVJIBHAI,NARAN BHIRUBHA DELETED AS PER COURT ORDER,REMABEN NARANBHAI DELETED AS PER COURT ORDER,GOSAI KALIDAS KANJIBHAI DELETED,MINABEN VIKRAMBHAI CHAVDA LEGAL HEIRS & R.OF DECEASED,GIRISHBHAI VIKRAMBHAI CHAVDA,MAHENDRABHAI VIKRAMBHAI CHAVDA,PRABHATBHAI VIKAKMBHAI CHAVDA	,DELETED,MR YATIN SONI
4552	FA/1910/1994	17/02/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	PADHAR MAVUBHAI MOHANBHAI DELETED AS PER COURT ORDER,PADHAR NANABEN MAVUBHAI,MINABEN VIKRAMBHAI CHAVDA LEGAL HEIRS & L.R.OF DECEASED,GIRISHBHAI VIKRAMBHAI CHAVDA,MAHENDRABHAI VIKRAMBHAI CHAVDA,PRABHATBHAI VIKRAMBHAI CHAVDA,KALIDAS KANDASBHAI (DELETED)	,DELETED,RULE SERVED
4553	FA/1911/1994	29/08/2011	TRANSPORT CORPN. OF INDIA LTD,	MR KK NAIR	UNITED INDIA INSURANCE CO.LTD,PATEL MILLS COMPANY LTD	NOTICE UNSERVED,MR SAURIN A MEHTA
4554	FA/1913/1994	27/11/2017	HIMMATBHAI BOGHABHAI ZALA,	NOTICE SERVED	BIPINCHANDRA M THAKKAR,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED
4555	FA/1914/1994	11/04/2012	INDIAN RAYON & IND. LTD.,	MS ARCHANA R ACHARYA	GULABCHAND C. SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)
4556	FA/1916/1994	13/06/2011	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,		BANK OF INDIA,	(MR JT TRIVEDI)
4557	FA/1924/1994	21/03/2018	ABDUL A SAIYAD,INDUMATIBEN B. SHAH	NOTICE UNSERVED	BANK OF BARODA,M/S SMRUTI ASBETOS INDUSTRIES,YOGESH M SHAH,BHARAT M SHAH,KIRIT B SHAH,BANSILAL H SHAH,RASHID M SAIYED,BUHARAM A KADRI,MOHINNUDDIN A SAIYED	,NOTICE UNSERVED,(MR KI SHAH)
4558	FA/1926/1994	28/09/2012	BHOLASING JAYPRAKASH & COMPANY,	MR PR THAKKAR	PANCHMAHALS DIST.PANCHAYAT,PANCHMAHALS DIST PANCHAYAT	MR UM SHASTRI
4559	FA/1927/1994	28/09/2012	BHOLASINGH JAYPRAKASH & CO.,	MR PR THAKKAR	PANCHMAHALS DISTRICT PANCHAYAT,PANCHMAHALS DISTRICT PANCHAYAT	RULE SERVED,MR UM SHASTRI
4560	FA/1935/1994	03/12/2013	CHHOTALAL CHHAGANRAY,PUKHRAJ MOHANLAL	MR VIBHUTI NANAVATI	BANK OF INDIA,	MR BHARAT JANI
4561	FA/1936/1994	13/03/2018	HASMUKH CONSTRUCTION CO,	MS MAYA N BHAVNANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
4562	FA/1940/1994	10/08/2011	POKARDAS VARANDMAL,	NOTICE SERVED,(MR NIRAL R MEHTA)	DALICHAND P THAKKAR,	NOTICE UNSERVED
4563	FA/1949/1994	10/08/2011	CHHOGAJI AMRAJI,	(MR SURESHM SHAH)	DAHYABHAI CHELAJI,ISHWARLAL CHELAJI	NOTICE UNSERVED
4564	FA/1950/1994	29/06/2018	SURESHKUMAR O SHAH,	(MR RN SHAH)	GUJ STATE CIVIL SUPPLY CORP LTD,	MR DEEPAK V PATEL
4565	FA/1956/1994	14/06/2017	PRINCIPAL,SHIKSHAN SADHNA STRIADHYAPAN MANDIR,CHAIRMAN/DIRECTOR,MANAGING TRUSTEE,RAMESHBHAI M JOSHI,PRINCIPAL	,MR HARIN P RAVAL	CHANDRIKABEN DAHYALAL TRIVEDI,DIRECTOR OF PRIMARY EDUCATION	,MR DIPAK R DAVE
4566	FA/1961/1994	05/09/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	PAREKHS,	M/S TRIVEDI & GUPTA
4567	FA/1962/1994	05/09/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	PAREKHS,	M/S TRIVEDI & GUPTA
4568	FA/1963/1994	05/09/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	PAREKHS ELECTRONICS,	M/S TRIVEDI & GUPTA
4569	FA/1964/1994	05/09/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	BARKATALI MOHMED GAFUR,	M/S TRIVEDI & GUPTA
4570	FA/1965/1994	25/04/2017	DINESHCHANDRA N LABANA,	MR UM SHASTRI	PANCHMAHALS DIST PANCHAYAT GODHRA & 1,	NOTICE SERVED

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4571	FA/2029/1994	02/05/2011	G E B,	MS RV ACHARYA	ABDULGANI ABDULKARIM SHAIKH,R P PATEL & COMPANY,MANUBHAI PATEL & COMPANY,NEW INDIA ASS. CO. LTD.,JASHWANTSINH SADHUSINH SHAIKH,JIGAR KAUR JASWANTSINH	,SERVED BY RPAD (N),NOTICE UNSERVED,MR RAJNI H MEHTA
4572	FA/2030/1994	25/04/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	VALJIBHAI HAMIRBHAI CHAUHAN,DEVUBEN W/O VALJIBHAI CHAUHAN	
4573	FA/2072/1994	24/12/2019	UNION OF INDIA,	MS ARCHANA U AMIN	HARSHAD R SHAH,	MS. DHARTI P RATANI
4574	FA/2073/1994	22/07/2008	PRABHAT OIL INDUSTRIES,CHAMPABEN PARSHOTTAMBHAI PATEL,LILAVATIBEN KANULAL KANERIA,SHARDABEN MUKUNDBHAI KANERIA,JAYABEN DAHYALAL,PRAVINABEN THAKARSHI PATEL,LALITKUMAR THAKARSHI PATEL,JAYABEN THAKARSHI PATEL,GANDALAL CHAKUBHAI PATEL	MR SANJAY M AMIN	BANK OF INDIA,	MR SS PANESAR
4575	FA/2074/1994	22/07/2008	AVLESH OIL INDUSTRIES,PARSHOTTAMBAI HARJI KANERIA (PATEL),KANULAL HARJI KANERIA(PATEL),MUKUND HARJI PATEL,ASHOK PUNJALAL BHIWANI,NITIN PUNJALAL BHIWANI,LALIT THAKARSHI PATEL,PRAVINA THAKARSHI PATEL	MR SANJAY M AMIN	BANK OF INDIA,	MR SS PANESAR
4576	FA/2077/1994	15/02/2011	KALIDAS DAHYABHAI CHAVDA,	NOTICE UNSERVED	CHAPRAJBHAI BHAMPUBHAI CHANDU,JADAVBHAI NARANBHAI,NEW INDIA INSURANCE COMPANY LIMITED	,MR VIBHUTI NANAVATI
4577	FA/2078/1994	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHARNESHWARNAGAR CONSTRUCTION CO.,	MR GT DAYANI
4578	FA/2079/1994	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHARNESHWARNAGAR CONSTRUCTION CO.,	MR GT DAYANI
4579	FA/2080/1994	13/12/2011	DIWALIBEN WD/O BUDHABHAI RANCHHODBHAI,MINOR GOKADBHAI BUDHABHAI,MINOR SITABEN BUDHABHAI,MINOR SUMITRABEN BUDHABHAI,RANCHHODBHAI JIVABHAI PARMAR,DAHIBEN RANCHHODBHAI PARMAR	RULE SERVED,UNSERVED EXPIRED (R),MR SHAILESH C SHARMA	GULABSINH ABHESINH WAGHELA,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR AJAY R MEHTA
4580	FA/2081/1994	29/12/2011	MINOR HITESHKUMAR CHANDULAL PATEL,	(MR VC DESAI)	THAKOR UKABHAI MOHANBHAI,ISHWARBHAI BABUBHAI CHAUDHARI,UNITED INDIA ASSURANCE CO.LTD.,SATYANARAYAN SHOW MILL,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA,MR VIBHUTI NANAVATI,RC JANI & ASSOCIATE
4581	FA/2083/1994	02/12/2011	SURAJBA BABUBHA,	(MR JD AJMERA)	USHAKANT GULABRAY VYAS 1,HIMANSHU GULABRAY VYAS,JANAKRAI RASIKLAL PATEL,BHOI DHANSUKH DAMODAR,NEW INDIA ASSURANCE COMPANY LIMITED,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,SERVED BY AFFIX. (R),MR AJAY R MEHTA,MR HARIT J BHATT,MR SHALIN N MEHTA,MR RAMKRISHNA B DAVE
4582	FA/2084/1994	05/03/2012	MADHUBEN WD/O VALLABHBHAI M. PATEL,MINOR PINALBEN VALLABHBHAI PATEL,MINOR AMITBHAI VALLABHBHAI PATEL,MINOR CHAKUBEN VALLABHBHAI PATEL,MAGANBHAI PRAGJIBHAI PATEL,BHURIBEN W/O.MAGANBHAI P PATEL,PANKAJBHAI MAGANBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N)	PARMAR PRATAPBHAI DAHYABHAI,CHETANKUMAR P PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,MR HARIT J BHATT
4583	FA/2086/1994	13/12/2011	RAMESHCHANDRA MATHURDAS SHAH,SUMITRABEN RAMESHCHANDRA SHAH	MR AR MAJMUDAR	KULDIPSINH SHIVASINH JAT,SAI TRANSPORT,NEW INDIA INSURANCE CO LTD	NOTICE UNSERVED,MR SANDIP C SHAH

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4584	FA/2087/1994	15/12/2011	BAI SAJAN KESHAV DABHI,PARBAT JIVA DABHI,PAMIBAI PARBAT DABHI,MINOR HARDAS PARBAT,MINOR DEVIBEN PARBAT,MINOR POPAT PARBAT,MINOR KARSAN PARBAT,MINOR MERAMAN PARBAT,MINOR JAMUBEN PARBAT,MINOR MALDE PARBAT	MR RC KAKKAD	SINDHI OSMAL MUSA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
4585	FA/2090/1994	24/04/2012	VASANTIBEN NARANLAL,KIRANBEN NARANLAL,MAHESHKUMAR NARANLAL,DAKSHABEN NARANLAL,HITENDRAKUMAR NARANLAL	MR ASHOK N PARMAR	PATEL ASHOKKUMAR HIRALAL,SHAH MANILAL MOHANLAL,UNITED INDIA INSURANCE COMPANYLIMITED	NOTICE SERVED,UNSERVED EXPIRED (N),MS AVANI S MEHTA
4586	FA/2091/1994	02/12/2011	SHIVJI HARJI PARMAR,	(MR SURESHM SHAH)	KASAM JUMA KUMBHAR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA
4587	FA/2098/1994	14/09/2015	MUNICIPAL CORPORATION OF AHMEDABAD,	MR SN SHELAT	PUNJAB & SINDH BANK,	MR ANIP A GANDHI
4588	FA/2103/1994	14/09/2015	AHMEDABAD MUNL.CORPN.,	MR SN SHELAT	SLM MANEKLAL INDUSTRIES,	NOTICE SERVED
4589	FA/2104/1994	05/08/2015	AHMEDABAD MUNL,CORPN,AHMEDABAD,	MR SN SHELAT	SLM MANEKLAL INDUSTRIES.,	MR MANISH R BHATT
4590	FA/2106/1994	23/03/2017	KARIMBHAI KASAMBHAI,	UNSERVED EXPIRED (N)	HAMIRBHAI K PINJARA,NEW INDIA ASSURANCE CO	NOTICE SERVED,MR SANDIP C SHAH
4591	FA/2107/1994	05/08/2015	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,		BANK OF INDIA,	
4592	FA/2108/1994	13/06/2011	AHMEDABAD MUNICIPAL CORPORATIONTHROUGH MUNI.COMMISSIONER.,	MR MG NAGARKAR	CHOKSHI TUBE CO.LTD.,,	MR MANISH R BHATT
4593	FA/2109/1994	11/07/2011	A'BAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	DIAMOND TEXTILE MILLS PVT. LTD,	NOTICE SERVED
4594	FA/2110/1994	03/09/2019	AHMEDABAD MUNICIPAL CORPN,	MS JIRGA D JHAVERI	G L TESROTH INDUSTRIES CO LTD,	MR AC GANDHI
4595	FA/2115/1994	23/12/2011	BAI MANIBEN WD/O KS PATEL& 5,LALBHAI KESHAVLAL PATEL,POPATBHAI KESHAVLAL PATEL,DAHYABHAI KESHAVLAL PATEL,RASIKBHAI KESHAVLAL PATEL,MANJULABEN D/O PATEL KESHAVLALSEVABHAI WF/O V.R.PATEL	MR SANJAY M AMIN	DIPAKKUMAR LALBHAI PATEL,FOJDAR LALBHAI HIRADAS PATEL .,NEW INDIA INSURANCE CO. LTD.,GOVINDBHAI CHATURBHAI PATEL,NATIONAL INSURANCE CO. LTD.	,(MR BN KESHWANI),MS LILU K BHAYA
4596	FA/2127/1994	13/06/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ANJALI THEATRES,	NOTICE SERVED
4597	FA/2130/1994	09/09/2015	SLM - MANEKLAL IND. LTD.,	MR MANISH R BHATT	SIEMENS LTD,	MR SM SINGHI
4598	FA/2161/1994	20/06/2016	NITIN CONSTRUCTION CO,	RULE UNSERVED,(MR KS JHAVERI)	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4599	FA/2164/1994	29/03/2017	KANTILAL GUATAMPRASAD JOSHI,LILAVANTI KANTILAL JOSHI,BHARATKUMAR KANTILAL JOSHI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANJIBHAI VASANBHAI AYAR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
4600	FA/2172/1994	05/12/2011	UNITED INDIA INS. CO. LTD.,	MS AMEE YAJNIK	DAMIYANTI JAYANTIBHAI SHARMA,JAYASHREEBEN J. SHARMA,HEMLATABEN JAYANTIBHAI SHARMA,MINOR KAMLESHKUMAR J SHARMA,SHABBIRCHINI,SHUBHASHCHANDRA C DESAI	RULE SERVED,UNSERVED EXPIRED (R),MRS VIDHATRI PAREKH
4601	FA/2176/1994	29/11/2011	ANJUBEN, WD/O. ANANDBHAI PUNJAJI,SANJAYKUMAR ANANDBHAI THRO' DHANJIBHAI PUNJAJI,ASHOKKUMAR ANANDBHAI THRO' DHANJIBHAI PUNJAJI,HITESHKUMAR ANANDBHAI THRO' DHANJIBHAI PUNJAJI,MAYABEN ANANDBHAI THRO' DHANJIBHAI PUNJAJI,MAMTABEN ANANDBHAI THRO' DHANJIBHAI PUNJAJI,RAMUBEN WD/O PUNJABHAI KANJI RAGGOR	(MR A J PATEL)	NARAYAN RAMCHANDRA VAGHCHUDE,SOMAL UMARSIBHAI,UNITED INSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R)
4602	FA/2180/1994	19/01/2012	JASWANT NANSINGH,	MR. BK. RAJ	MANSINGHBHAI CHHAGANBHAI,NATIONAL TRANSPORT CORPORATIONCOMPANY,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED
4603	FA/2183/1994	04/08/2015	MUNICIPAL CORPORATION OF AHMEDABAD,	MR MG NAGARKAR	ANJALI THEATRES COMBINES,	MR VIBHUTI NANAVATI
4604	FA/2191/1994	11/03/2010	KANTILAL S DAVE,	(MR BIREN A VAISHNAV)	JIVANLAL RAMJIBHAI MISTRY,	MR MN MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4605	FA/2192/1994	10/08/2011	GUJARAT HOUSING BOARD,	MR YN RAVANI	DHARODIA JAYANTILAL MANJIBHAI,DHARODIA ISHWARLAL MANJIBHAI,DHARODIA LALITKUNAR MANJIBHAI,DHARODIA HIMATLAL MANJIBHAI,STATE OF GUJARAT	
4606	FA/2195/1994	10/01/2012	SAGARMAL ATMARAM MEHTA,	NOTICE UNSERVED	VAJESINH TEJSINH RAJPUT,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED
4607	FA/2206/1994	21/10/2015	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	(MRS VD NANAVATI)	M/S. RELIEF CINEMA,,	
4608	FA/2209/1994	11/07/2011	. AHMEDABAD MUNICIPAL CORPORATIO,	MR MG NAGARKAR	C.M.C. INDIA LTD.,	NOTICE SERVED
4609	FA/2217/1994	05/08/2015	MUNICIPAL CORPORATION,	MR SN SHELAT	CHANDULAL SHIVLAL INVESTMENT PVT.LTD.,	NOTICE SERVED
4610	FA/2218/1994	05/08/2015	MUNICIPAL CORPORATION OF THE AHMEDABAD,	MR SN SHELAT	CHANDULAL SHIVLAL INVESTMENT PVT. LTD.,	
4611	FA/2221/1994	20/09/2019	AHMEDABAD MUNICIPAL CORPN.,	MR SN SHELAT	OMKAR TEXTILES MILLS LTD,	JWALIT B SONEJI
4612	FA/2222/1994	08/09/2015	AHMEDABAD MUNICIPAL CORPN.,,	(MRS VD NANAVATI)	OMKAR TAXTILE MILLS LIMITED,	JWALIT B SONEJI
4613	FA/2223/1994	08/09/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR SN SHELAT	OMKAR TEXTILES MILLS LTD.,	JWALIT B SONEJI
4614	FA/2234/1994	13/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR JD AJMERA)	NANDABEN G PARMAR,MANAKBEN GANDABHAI PARMAR,MINOR SHARDABEN G PARMAR,MAHIJIBHAI DABHAIBHAI PARMAR,MANUBHAI RANCHHODBHAI PATEL THROU.HIS HEIRS AND L.RS.,PATEL CHANDRAKANTBHAI MANUBHAISON,PATEL KAILASHBEN MANUBHAI WIFE.	,NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),MR BS PATEL,MRS RANJAN B PATEL
4615	FA/2242/1994	24/12/2019	MUNICIPAL CORP OF AHMEDABAD,	MS JIRGA D JHAVERI	GOPI SYNTHETIC PVT LTD,	MS SHIVYA A DESAI
4616	FA/2243/1994	16/07/2010	THE MUNICIPAL CORPORATION FOR THE CITY OF AHMEDABAD,	MR SN SOPARKAR	GOPI SYNTHETIC PVT LTD,	MS SHIVYA A DESAI
4617	FA/2249/1994	22/11/2017	REGIONAL DIRECTOR,	MR HEMANT S SHAH	CORE CONSULTANT PVT LTD,	DS AFF.NOT FILED (R)
4618	FA/2251/1994	14/06/2017	SANCHIBEN R KOLI,	UNSERVED EXPIRED (N)	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,NOTICE SERVED
4619	FA/2261/1994	04/08/2015	MUNICIPAL CORPORATION OF AHMEDAABD,	MR SN SOPARKAR	SINGAL TRANSPORT,	
4620	FA/2262/1994	06/08/2015	MUNICIPAL COMMISSIONER OF THE AHMEDABAD,	MR SN SOPARKAR	SINGAL TRANSPORT,	NOTICE UNSERVED
4621	FA/2264/1994	09/05/2013	BAI SHANTABEN,WIDOW OF GULAB SINH,,ARJUN GULABSINH BY HIS GUARDIAN & MOTHER BAI SHANTABEN NO.1,SHARDABEN,D/O DECEASED GULAB SINH ADESINH,18 YEARS,MINOR JASODA,D/O DECEASED GULABSINH ADESINH, 14 YEARS,	MR GI DESAI	UNION OF INDIA, REPRESENTED BYTHE GENERAL MANAGER,DIVISIONAL RAILWAY MANAGER	
4622	FA/2272/1994	17/07/2008	DECEASED BHIKHABHAI CHHOTABHAI PATEL THROUGH HEIRS,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHUSHALBHAI CHHOTABHAI PATEL,	
4623	FA/2276/1994	09/05/2014	SHOBHANABEN GIRISHCHANDRA THAKKAR,	MR SUNIL K SHAH	AJITSINGH JAISWAL RAJPUT C/O SURENDRA SHANTILAL PATEL,SHRI SURENDRA S/O SHANTILAL PATEL,NATIONAL INSURANCE CO.LTD	MR SUNIL B PARIKH
4624	FA/2278/1994	09/05/2014	AJITSING J RAJPUT,SURENDRA SHANTILAL PATEL,NATIONAL INSURANCE CO.LTD,	MR SUNIL B PARIKH	SHOBHNABAEN G THAKKAR,	MR SUNIL K SHAH
4625	FA/2283/1994	07/02/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT A PATEL SINCE DECD THROUGH LEGAL HEIRS & L.RS.,SMT.RAMILABEN RAJNIKANT A PATEL (WIFE),SMT.RENUKA RAJESHKUMAR JARIWALA (DAUGHTER),SMT.BHAVANI SANJAY PATEL (DAUGHTER),SMT.BINA SAMIRKUMAR PATEL (DAUGHTER),SMT.TUSHAR RAJNIKANT PATEL (SON)	MR KG SUKHWANI
4626	FA/2286/1994	10/08/2011	DHANENDRABHAI MANILAL SHAH,	MR ASHOK L SHAH	ANUPAM VADILAL GANDHI,	
4627	FA/2287/1994	10/02/2012	KASHAMSHA HOSHAMAD SAIYED,	(MR BD KARIA)	SHAMBHU PACHAN HIRBAL AYAR,PACHAN KANA HUBAL,SAMJI PACHAN HUBAL,ORIENTAL INSURANCE CO.	,NOTICE SERVED

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4628	FA/2288/1994	12/03/2012	GSRTC,	(MR MD PANDYA)	MARKANDKUMAR J SHUKLA &4,SURENDRASINH PRABHATSINH CHAUHAN,GIRISH FATEHSINH RAULJI,FATEHSINH S. RAULJI,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
4629	FA/2289/1994	10/01/2012	KANTABEN WD/O.SHANTILAL HIRWANIA,MINOR CHIRAG ALIAS CHETANKUMARSHANTILAL HIRWANIA,MINOR.....SHANTILAL HIRVANIA,DINESHBHAI PREMJIBHAI HIRWANIA	MR SANDIP C SHAH	RAMLAKHAN SURAKHPRASAD VARMA (DELETED),AMRATBHAI SODHABHAI PATEL,NATIONAL INSURANCE CO.LTD.	DELETED,DS AFF.NOT FILED (R),MR SUNIL B PARIKH
4630	FA/2290/1994	15/02/2012	BABUBHAI H PATEL,	(MR BD KARIA)	ISHUL KAMAL MOHMED PIRKHAN DELETED CT.ORDER DTD.20-10-11.,GUJATAR STATE ROAD TRANSPORT CORPORATION	DELETED,MS KIRAN D PANDEY
4631	FA/2291/1994	02/05/2012	MOHAN PRADHAN KHARVA,	(MR BD KARIA)	ISHUL KAMAL MOHMMED PIRKHAN,GUJ STATE ROAD TRANSPORT CORPN	DELETED,MRS VASAVDATTA BHATT
4632	FA/2294/1994	10/01/2012	RAVAL KACHARBHAI JESANGBHAI,RAWAL JOITIBEN KACHARABHAI,RAWAL CHAMPABEN KINESHBHAI,MINOR RAWAL RATILAL K THRO' GUARDIAN P.NO.1,MINOR RAWAL DAHYABHAI K THRO' GUARDIAN P.NO.1	(MR SG SHAH)	ARJANJI KUNVARJI THAKOR,POPATBHAI JESANGBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,MR RR MARSHALL
4633	FA/2296/1994	18/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	PRAVINKUMAR B RANA,JAGDISHBHAI P PATEL	RULE SERVED,MR MOHMEDSAIF HAKIM
4634	FA/2297/1994	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SHAHENAZBEN ISMAILBHAI MEMAN,JAGDISHBHAI PRABHUDASBHAI PATEL	
4635	FA/2298/1994	21/12/2011	GUJARAT STATE ROAD TRANSPORT COROPORATION,	MR HEMANT S SHAH	SHAHIDABANU I MEMAN,JAGDISHBHAI P PATEL	
4636	FA/2299/1994	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	MINOR NAJIMUNISHA,	
4637	FA/2317/1994	30/03/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SABERABIBI WD/O SIKANDAR A DHANTIA & 8,MINOR AFSANABIBI SIKANDAR,MINOR MAHBUB SIKANDAR,MINOR RAZIA SIKANDAR,MINOR MAHFUZ SIKANDAR,MINOR SIRAJ SIKANDAR,MINOR ASIF-IQBAL SIKANDAR,WILLIAM FULSINH,SHANTIDEVI WD/O CHIMANLAL C/O JAYABHARAT TRANSPORT CO.	NOTICE SERVED,SERVED BY AFFIX. (R),MR DF AMIN
4638	FA/2321/1994	29/12/2011	LAXMANBHAI BHULABHAI PARMAR,	MR MC BHATT	HARIJAN KHIMJIBHAI SOMABHAI DEL. AS PER CRT'S ORD.14.11.11,JOSEPH @ JASUBHAI A GANI,NEW INDIA INSURANCE CO.LTD.,YUSUFBHAI GAFARBHAI GHANCHI,UNITED INDIA INS. CO.LTD.	DELETED,RULE SERVED,MR VS PANDYA,MR SANDIP C SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RATILAL V SAKARIA
4639	FA/2360/1994	23/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	M V PATEL,	(MR SB VAKIL)
4640	FA/2369/1994	16/06/2016	BHIKHUBHAI MAVJIBHAI,	NOTICE UNSERVED	M/S YERA PLASTIC PVT LTD.,,NATIONAL INSURANCE CO.LTD	NOTICE SERVED,MR RAJNI H MEHTA
4641	FA/2370/1994	02/05/2011	MATHURBHAI MAGANBHAI PATEL,SURAJBEN MATHURBHAI PATEL	MR KM PATEL	KANTIBHAI GEMALBHAI VASAVA,JAYENDRABHAI GOVINDBHAI PATEL,NEW INDIA ASSURANCE COMPANY	,MR AJAY R MEHTA
4642	FA/2371/1994	06/03/2009	NATIONAL INSURANCE CO.,	MR SUNIL B PARIKH,MR BR SHAH	SOMA NANJI KOLI,JIVRAJBHAI RAVALBHAI DHADHAL,MINOR AJIT SURINBHAI THRO' GUARDIAN LABHUBEN SURISINHBHAI,BHIMABHAI JAGMALBHAI,LABHUBEN SURSINHBHAI	,MR HARESH H PATEL

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4643	FA/2388/1994	13/05/2011	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	MADI WD/O RUPABHAI D DAMOR,MINOR KALUBHAI RUPABHAI,MINOR KASHALIBEN RUPABHAI,MINOR KHUMABHAI RUPABHAI DAMOR,MINOR BACHUDIBEN RUPABHAI,MINOR ANITABEN RUPABHAI,GIRISHKUMAR SHAMALDAS PATEL,MUKESHKUMAR G MODHIA	RULE NOT RECD BACK
4644	FA/2390/1994	04/08/2015	AHMEDABAD MUNICIPAL CORPORAITON,	MR SN SOPARKAR	INGERSOLL RAND OF INDIA LTD,	
4645	FA/2394/1994	27/03/2012	NARANIBAI W/O.GOPALJI GUJAR,MINOR DHARMESHKUMAR S/O. GOPALJI GUJAR	MR SANDIP C SHAH	KASAMBHAI S/O.DAUDBHAI MANSURI,GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMLAL VASHALAKH MENA,SHAFI MOHAMAD BAFATIKHANJI,NEW INDIA ASSURANCE CO.LTD.	NOTICE UNSERVED,DELETED,MR S VASAVDATTA BHATT,MR RAJNI H MEHTA
4646	FA/2421/1994	24/04/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MODERN ORGANISORS & ASSOCIATES,	MR ASHISH H SHAH
4647	FA/2424/1994	02/12/2013	SHAILESH CHAMPAKLAL MODI,	(MR SB VAKIL)	IG DESAI & 3,Blank Name	SERVED BY RPAD (N),MR BB NAIK
4648	FA/2425/1994	08/12/2011	HEIRS OF PANKAJBHAI SHAMJIBHAI,JIVIBEN W/O.SHAMJIBHAI KALIDASPATELIA,SHAMJIBHAI KALIDAS PATELIA	MR MA KHARADI	EXECUTIVE ENGINEER (O&M),DEPUTY EXECUTIVE ENGINEER,CHIEF ENGINEER (DISTRIBUTION)	RULE SERVED,MS LILU K BHAYA
4649	FA/2427/1994	10/02/2012	HEIRS OF DECD.SOMABHAI MOHAN BHAI PRAJAPATI DIWALIBEN SOMAB,CHAMPAKBHAISOMABHAI PRAJAPATI,USHABEN SOMABHAI PRAJAPATI,REKHABEN SOMABHAI PRAJAPATI	MR AV PRAJAPATI	GAJDHAR CHHOGALAL,NEMICHAND CHHOGALAL,THE ORIENTAL INSURANCE CO.LTD	SERVED BY AFFIX(N),MS MEGHA JANI,MS KARUNA V RAHEVAR
4650	FA/2430/1994	02/09/2011	MUNNA ALIMOHMAD,	NOTICE NOT RECD BACK	USMANGANI SULTANJI RANGREJ,	NOTICE SERVED
4651	FA/2433/1994	04/08/2015	MUNICIPAL CORPORATION OF AHMEDABAD,	MR SN SOPARKAR	RUBY COACH BUILDERS PVT. LTD,	NOTICE SERVED
4652	FA/2454/1994	07/10/2015	A'BAD MUNICIPAL CORPORATION,	MR SN SOPARKAR	VAM ESTATE PVT. LTD,	NOTICE UNSERVED
4653	FA/2455/1994	07/10/2015	A'BAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	ABU INVESTORS & DEALERS LTD,	RULE UNSERVED
4654	FA/2457/1994	04/02/2014	A'BAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	ABU INVESTORS & DEALERS LTD,	MR IM BENGALI
4655	FA/2459/1994	04/08/2015	MUNICIPAL CORPORATION OF AHMEDABAD,	MR SN SOPARKAR	GURU RAJENDRA MILLS & METALS PVT LTD,	
4656	FA/2460/1994	04/08/2015	AHMEDABAD MUNICIPAL CORPN.,,	MR AMIT J SHAH	ANDHRA BANK,	NOTICE SERVED
4657	FA/2464/1994	12/12/2011	JAGABHAI RAMANBHAI THAKOR,RAJESH TRADING CO.	(MR MC SHAH)	MARKANDRAI C BHATT,UNITED INDIA INSURANCE CO.LTD.,AHMEDBHAI RASULBHAI VOHRA,KAMLESHBHAI RAMANLAL SHAH,NATIONAL INSURANCE CO.	NOTICE SERVED,SERVED BY AFFIX(N),MR RAJNI H MEHTA
4658	FA/2465/1994	23/03/2016	MINICIPAL CORPORATION OF AHMEDBAD,	(MRS VD NANAVATI)	PUNJAB NATIONAL BANK,	MS NALINI S LODHA
4659	FA/2467/1994	19/01/2012	LAKHANI TRANSPORT,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	DHIRAJLAL M THAKKAR,NIRMALA D THAKKAR,JAIMALABEN DHIRAJLAL THAKKAR	MR KETAN A DAVE
4660	FA/2485/1994	29/06/2018	KAMLABEN PURSHOTTAMDAS,PARMANAND PURSHOTTAMDAS,JYOTSANABEN PURSHOTTAMDAS,SURESHBHAI PURSHOTTAMDAS	MR DF AMIN	BABUBHAI HALCHAND SHAH,	NOTICE UNSERVED,(MR JC GOHIL)
4661	FA/2503/1994	22/03/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIJAN MANSHI KALA,KALIBEN MONSHI	MR JITENDRA MALKAN
4662	FA/2504/1994	03/08/2018	UNION OF INDIA,	NOTICE SERVED	DAHYABHAI & CO,	NOTICE SERVED
4663	FA/2505/1994	05/04/2018	BUDHABAHI B VAGHELA,	MR AJAY L PANDAV	CHETANBHAI P PATEL,	(MR BB DESAI),(MR ANISH B DESAI)
4664	FA/2506/1994	29/06/2018	GUJ STATE CO OPP MARKETING FEDRATION LTD,	(MR MB GANDHI)	SARDAR PATEL BHUMI VIKAS &TUBEWELL SAHAKARI MANDALI LTD.,,	NOTICE UNSERVED

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4665	FA/2508/1994	30/01/2012	BHAGWATI CONSTRUCTION CO,	MS MAYA N BHAVNANI,MR GT DAYANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
4666	FA/2510/1994	02/12/2011	JAYABEN WIDOW OF RUMSIBHAI CHHAGDABHAI PATEL,URMILABEN RUMSIBHAI PATEL DODHIA,VIMALABEN RUMSIBHAI PATEL DODHIA	MR CJ VIN	BESIR MOHAMMED BABAR,G S R T C	NOTICE SERVED,MRS VASAVDATTA BHATT
4667	FA/2515/1994	19/12/2011	AHMEDABAD MUNICIPAL CORPN.,,	MS JIRGA D JHAVERI	KATHLEEN E RUBENS,	NOTICE SERVED
4668	FA/2519/1994	14/03/2017	CHHAGANBHAI BHATUBHAI,	MR DJ BHATT	BIJALBHAI MALABHAI(DELETED),BALUBHAI MAVJIBHAI GOHIL,NEW INDIA ASSURANCE CO LTD	DELETED,RULE SERVED,MR PALAK H THAKKAR
4669	FA/2520/1994	13/12/2011	DAMIYANTIBEN WD/O ISHWARLAL PURSHOTTAM JOSHI,MINOR VRAJLAL ISHWARLAL,THRO' GUARDIAN RESP. NO.1,SAKARBEN M/O ISHWARLAL PURSHOTTAM JOSHI	(MR BD KARIA)	SHARDUL KARSAN KOLI,RAMA RAYDE DHRANGU,NEW INDIA ASSURANCE CO.LTD.,SHANKARDAN PARBAT GADHVI,NEW INDIA ASSURANCE CO.LTD.,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,(MR MR GEHANI),MR AJAY R MEHTA
4670	FA/2521/1994	12/12/2011	GM PAGI,KABHASINH M PATEL,UNITED INDIA INSURANCE CO.	MR VIBHUTI NANAVATI, (MR HASMUKH THAKKER)	RUKIBEN WD/O DM KHANT & 1,SHARDABEN,D/O,DHULABHAI MANA BHAI KHANT.	NOTICE SERVED,MR SUNIL S JOSHI
4671	FA/2522/1994	17/10/2015	GOKALDAS TRADING CO.,	MR DIPAN DESAI,MS VYOMA K JHAVERI	REGIONAL DIRECTOR,	MR HEMANT S SHAH
4672	FA/1/1995	03/12/2010	MOHANSINH C. CHAUHAN,HEIRS OF CHHATRASINH K CHAUHAN,LILABEN CHHATRASINH CHAUHAN,MOHANSINH C CHAUHAN,LAXMANSINH C CHAUHAN,NEW INDIA ASS. CO. LTD.	MR VIBHUTI NANAVATI	GALSINH A CHAUHAN,DADAMBEN W/O GALASING AMARSINH,MINOR KIRANSINH GALASINH, THROGUARDIAN RESP. NO.1,MINOR RAMESHBHAI GALSINH, THROGUARDIAN RESP. NO.1	MR SUREN M SHAH
4673	FA/8/1995	25/11/2011	SOMABHAI KACHARABHAI CHAUHAN,	RULE SERVED	RANJITSINH S.T. DRIVER,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED
4674	FA/9/1995	07/03/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVIND JAKHU & CO.,	MR KG SUKHWANI
4675	FA/14/1995	05/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	HEIRS OF SHAMBHUBHAI PARBATBHAI,SHAKARBEN SHAMBHUBHAI,BATUKBHAI SHAMBHUBHAI,DHIRUBHAI SHAMBHUBHAI,CHHAGANBHAI SHAMBHUBHAI,BABUBHAI RANCHHODBHAI	
4676	FA/26/1995	05/12/2011	JITENDRA NATVARLAL DERASARI DECD.THROUGH THE LR,PANKAJBEN JITENDRA DERASARI,CHHAND JITENDRA DERASARI	MR UMANG H OZA,	SIKANDERKHAN KHIMAKHAN BALOCH DEL. AS PER CRT.ORDER,GANPATSINH DAVALSINH LAVANA DEL. AS PER CRT.ORDER,UNITED INDIA INSURANCE CO.LTD.	DELETED,MS HINA DESAI
4677	FA/28/1995	06/07/2018	DILIPSINH NAGARBHAI WAGHELA,	MR ND NANAVATI	SECRETARY,COMMISSIONER OF POLICE,COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
4678	FA/32/1995	20/04/2017	UNITED INDIA INSURANCE COMPANYLIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RANABHAI KABABHAI RATHOD,BABUBHAI RANABHAI RATHOD,NARSHIBHAI RANABHAI RATHOD,JAGDISH KALUBHAI KOLI,PRADYUMAN MATHURDAS SARVARIYA HEIRS AND LEGAL REPRESENTATIVE,GHANSHYAMBHAI P SARVAIYA,SANJAYBHAI P SARVAIYA,YOGESHBHAI P SARVAIYA	MS DEVYANI N DAVE,MR AR THACKER,MR BJ TRIVEDI,(MR HIMANSHU TRIVEDI),(MR JT TRIVEDI)
4679	FA/35/1995	19/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SAVITABEN WD/O V K BHIMANI,MINOR GAURIBEN VALLABHBHAI THRO' GUARDIAN R.NO.1,MINOR ANUBEN VALLABHBHAI THRO' GUARDIAN R.NO.1,RAFIQ MOHAMMAD NOOR MOHMMAD KATLARIWALA	NOTICE SERVED,MR MJ PARIKH,(MR ARPIT Y MEHTA),MR. HARMISH K SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4680	FA/38/1995	19/06/2018	NANJI GOPAL HARIJAN,	(MR BD KARIA),MR PF ZAVERI	KHIMJI JESANG & CO,ORIENTAL INSURANCE CO LTD	RULE SERVED,MS LATA B PARSNANI
4681	FA/39/1995	07/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF BRAHMBHATT CHATURBHAIKESHAVLAL,JITENDRAKUMAR CHATURBHAI,SURESHKUMAR CHATURBHAI BRAHMBHATT,JAGDIHKUMAR CHATURBHAI BRAHMBHATT,MAHESHKUMAR CHATURBHAI BRAHMBHATT,SHAILESHKUMAR CHATURBHAI BRAHMBHATT,USHABEN D/O.CHATURBHAI W/O BHAILALBHAI CHHOTALAL BAROT	,NOTICE SERVED,NOTICE UNSERVED
4682	FA/42/1995	10/01/2012	PATEL KIRTIBHAI AMBALAL,	MR MANISH R RAVAL	GANCHI ALLARKHAN KARIMBHAI DEL. AS PER CT.ORD.DT.9-8-11,PATEL BACHUBHAI BABALDAS,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MR RR MARSHALL,(MR HASMUKH THAKKER)
4683	FA/73/1995	10/08/2015	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	MR SATYAM Y CHHAYA	MUDHUSUDAN VEGETABEL PRODUCT LTD,	RULE UNSERVED
4684	FA/100/1995	29/08/2008	GUJARAT CLUB,	MR DEVAN PARIKH	EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH
4685	FA/156/1995	12/08/2008	RAVJIBHAI JIVABHAI PATEL,NIRMA DETERGENT CO,	MR RAJNI H MEHTA	JAYANTIBHAI VIRUBHAI PATEL DECD.THROUGH THE LRS,REKHABEN JAYANTIBHAI PATEL,BHARATBHAI JAYANTIBHAI PATEL,REKHABEN JAYANTILAL PATEL,THE NEW INDIA ASSURANCE CO.LTD	,MR NILESH A PANDYA,MR SUNIL B PARIKH,MR MTM HAKIM
4686	FA/158/1995	02/09/2011	AHMEDABAD JILLA PANCHAYAT,	RULE SERVED	M V MEHTA,	NOTICE SERVED
4687	FA/240/1995	28/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	KALIDAS BHAIJIBHAI CHAUHAN,BACHUBHAI SOMABHAI WAGHELA	NOTICE SERVED,MR RAMNANDAN SINGH
4688	FA/241/1995	03/02/2011	UNITED INDIA INSURANCE CO LTD,SUMITRABEN WO CHANDULAL GOKALDAS MEHTA,HERSABEN WDO YOGESHBHAI CHANDULAL MEHTA,MINOR MRUDANG YOGESH,MINOR RAVISH YOGESH	,MR VIBHUTI NANAVATI	SHANABHAI NANJIBHAI PRAJPATI,ISHVERBHAI NANJIBHAI PRAJAPATI,UNITED INDIA INSURANCE COMPANY LIMITED.	,(MR GN SHAH)
4689	FA/252/1995	23/01/2012	SHAIKH SHARIFABIBI WD/O SHAIKHJAMAL SAHEB,MINOR NAYABJANI JAMAL SAHEB,MINOR RASULBI JAMAL SAHEB,SHAIKH MOHYUDIN SAHEB,SHAIKH BACHIBANU MOHYUDIN	NOTICE NOT RECD BACK	SABIRKHAN GULSARKHAN PATHAN,JANTA CHEMICALS LTD.,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA
4690	FA/367/1995	22/12/2011	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SHANTUBEN RAMJIBHAI LEGAL HEIR& L.RS.OF DECD.CMAIMANTS 1 &2,MINOR RAJUBHAI BABUBHAI, THR' GUARDIAN SHANTABEN RAMJIBHAI,RAMESH BABUBHAI,RAJUBHAI MOHANBHAI THAKKAR ABATED AS PER ORDER BELOW,GIRISHKUMAR M. BUDDHADEV	NOTICE SERVED,DELETED,(MR PN BAVISHI)
4691	FA/370/1995	01/08/2016	SHRI BABAN MARUTI KAPSE,	MR MK PATEL	KOHINOOR PLASTIC INDUSTRIES,NEW INDIA ASSURANCE CO LTD	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR,MR AMIT N PATEL
4692	FA/391/1995	22/02/2013	DEJA C SHETTY,	(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL CORP,	MR RR MARSHALL
4693	FA/395/1995	14/09/2009	GSRTC,	MR HEMANT S SHAH	LEELABEN V PARMAR,MINOR GIRISHKUMAR V. PARMAR GUARDIAN R.NO.1,MINOR REKHABEN V. PARMAR GUARDIAN R.NO.1,SOMABHAI J.PARMAR,RAMIBEN W/O SOMABHAI JIVABHAI,RAHIMBHAI A MUSALMAN	MR SV RAJU,S V RAJU ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4694	FA/398/1995	28/12/2011	ORIENTAL FIRE & GEN.INS.CO.LTD,	MR KK NAIR	SNEHLATABEN BIPINCHANDRA SHAH,SINCE DECEASED THRO'HIS HEIRS,BELABEN BIPINCHANDRA SHAH AS HEIR & LR.OF DECEASED R.NO.1.,ARTIBEN BIPINCHANDRA SHAH,AS HEIR & LR.OF DECEASED R.NO.1.,MRUGENKUMAR BIPINCHANDRA SHAH,AS HEIR & LR.OF DECEASED R.1.,CHANDANBEN CHAMPAKLAL SHAH,GOVINDBHAI NATHUBHAI MAKWANA,ANOPAM TRANSPORT CO.'S PARTNERALLARAKHA MOHMMEDJI RAWANI	,MR CJ VIN
4695	FA/399/1995	28/12/2011	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	MR KK NAIR	H JH PATEL & 8,VIJAYKUMAR JAGMOHANBHAI PATEL,AMTABEN JAGMOHANBHAI PATEL,JAYSHREEBEN JAGMOHAN PATEL,MINESHBHAI JAGMOHANBHAI PATEL,MAGANLAL KALYANJI PATEL,JAMNABEN MAGANLAL PATEL,GOVINDBHAI NATHUBHAI MAKWANA,ANOPAM TRANSPORT CO.	,MR CJ VIN
4696	FA/402/1995	12/12/2011	NATIONAL INSURANCE CO. LTD.,	(MR JD AJMERA)	MOHAMMAD YAQUB MOHAMMAD YUSUF KURESHI,SOMABHAI VIRCHANDDAS PATEL	RULE SERVED,RULE UNSERVED
4697	FA/405/1995	24/03/2014	JASWANTSINH CHANDRASINH PARMAR,ISMAIL YUSUF KATHIA,NEW INDIA ASSURANCE COMPANY LIMITED	MR RAJNI H MEHTA	SHANABHAI NANABHAI PARMAR,LAXMIBEN SHANABHAI PARMAR	NOTICE SERVED,UNSERVED EXPIRED (N)
4698	FA/435/1995	21/06/2010	KAUSHAR ENTERPRISES - PARTNER OF SAIYEDALI HASANALI,ALARAKH KASAMBHAI,UNITED INDIA INSURANCE CO.LTD.	,MR VIBHUTI NANAVATI	CHANCHALBEN BABUBHAI PATEL,MINOR KIRTIDABEN B PATEL,MINOR MUKTIDABEN B. PATEL,HEMAXI B. PATEL,G.S.R.T. CORPORATION,SOMABHAI NARANBHAI,KEVADIBEN SOMABHAI,KHIMABHAI GORABHAI	NOTICE NOT RECD BACK,NOTICE SERVED,MR CB KAUSHAL,MR YOGESH S LAKHANI,MS HETABEN H SHAH
4699	FA/437/1995	06/09/2012	PASCHIM GUJARAT VIJ COMPANY LIMITED,	NOTICE NOT RECD BACK,MR AD OZA	N R THAKKAR,	NOTICE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)
4700	FA/482/1995	15/06/2011	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI,MR BR SHAH	MANIBEN BHAVANJI THAKORE,DASHARATHJI BHAVANJI THAKORE,KESHAJI BHAVANJI THAKORE,DEVENDRASINGH DILSINGH	,MS SHILPA D SHAH,MR KG SHETH
4701	FA/483/1995	23/12/2011	MOHMAD HUSEN @ BABUBHAI ABDUL HABIB,	MR NILESH A PANDYA	A M C,	MR PRASHANT G DESAI
4702	FA/485/1995	09/03/2015	TALUKA DEVELOPMENT OFFICER,	MR HS MUNSHAW	HEIRS OF DECED. LABHUBEN BABUBHAI,BABUBHAI POPATBHAI, (HUSBAND OF THE DECEASED),MINOR SHAILESH BABUBHAI (SON OF THE DECEASED),TALUKA MAMLATDAR,DISTRICT COLLECTOR,CHIEF SECRETARY	,NOTICE SERVED,MR PANKAJ R DESAI
4703	FA/486/1995	18/11/2011	RAMESHBHI HIRALAL VANIYA,KIRONKUMAR MANHERLAL PARIKH,SUBHASH PARIKH & COMPANY	MS PAURAMI B. SHETH	KANUBHAI HIRABHAI PRAJAPATI,UNITED INDIA INSURANCE CO.LTD.	MR DARSHAN A PARIKH,MR KAUSHAL D PANDYA
4704	FA/489/1995	11/11/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,SHAUKAT HUSEIN ABDULRAHIM SHAIKH	MR HS MUNSHAW,MR MG NAGARKAR	JASUBEN WD/O SHAMJIBHAI DAHYABHAI,MAHENDRA SHAMJIBHAI PATEL,MUKESH SHAMJIBHAI PATEL	NOTICE SERVED,SERVED BY RPAD (N),MR HARIN P RAVAL
4705	FA/490/1995	12/12/2013	AHMEDABAD MUNICIPAL CORPN.,	MR HS MUNSHAW	KAMLABEN WD/O HEMANDAS C AHUJA,SUNDERLAL HEMANDAS AHUJA,SHRICHAND HEMANDAS AHUJA,KANAIYALAL HEMANDAS AHUJA,SIRAJUDDIN BHERUKHAN,MUSABHAI ISMAIL	RULE SERVED,RULE UNSERVED

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4706	FA/596/1995	23/06/2016	THE STATE OF GUJARAT & 1,	GOVERNMENT PLEADER	CHIMANLAL AMBALAL PATEL,CHANDUBHAI AMBALAL PATEL,CHARUTAR AROGYA MANDAL THROUGHITS SECRETARY ANANDBHAI N AMIN	
4707	FA/597/1995	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KANTIBHAI MANIBHAI PATEL AS HIMSELF & ADMINISTTR.& POA,GORDHANBHAI MANIBHAI PATEL,CHUNIBHAI ANIBHAI PATEL THR'HEIRS.,MANIBEN CHUNIBHAI PATEL,NARENDRABHAI CHUNIBHAI PATEL,SURESHBHAI CHUNIBHAI PATEL,HARISHBHAI CHUNIBHAI PATEL,ASHOKBHAI CHUNIBHAI PATEL,TARLIKABEN CHUNIBHAI PATEL W/O PARSOTTAMBHAI,ARUNABEN CHUNIBHAI PATEL W/O MANHARBHAI SHANTIBHAI PATEL,BABUBHAI MANIBHAI PATEL THR'HEIRS,VIMLABEN BABUBHAI PATEL,VISHNUBHAI BABUBHAI PATEL,VITTHALBHAI MANIBHAI PATEL,AMBUBHAI MANIBHAI PATEL,VINUBHAI MANIBHAI PATEL,JASHBHAI MANIBHAI PATEL THR'HEIRS.,LILAVATIBEN JASHBHAI PATEL,MANISHABEN JASHBHAI PATEL,NILESHBHAI JASHBHAI PATEL,CHARUTAR ARODYA MANDAL A PUB.CHAR.TRUST.UNDR BPT ACT	
4708	FA/598/1995	23/06/2016	STATE OF GUJARAAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SOMABHAI PUNJABHAI SOLANKI THR'HEIRS.,ICCHABEN SOMABHAI SOLANKI,BHAILALBHAI SOMABHAI SOLANKI AS HIMSELF & ADMINISTRATOR.,BHIKHABHAI SOMABHAI SOLANKI,BACHUBHAI SOMABHAI SOLANKI,SHANTABEN SOMABHAI SOLANKI,DAHIBEN SOMABHAI SOLANKI,CHARUTAR AROGYA MANDAL A PUB. CHARIT.TRUST REG.UND.BPT.ACT.5	
4709	FA/600/1995	23/06/2016	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DECEASED DAHYABHAI KABHAIBHAI RATHOD THROUGH HIS LEGAL HEIRS,RAMANBHAI DAHYABHAI RATHOD,CHIMANBHAI DAHYABHAI RATHOD,CHANDUBHAI DAHYABHAI RATHOD,VINUBHAI DAHYABHAI RATHOD THRO HIS LEGAL HIERS POA MANIBHAI DAHYABHAI RATHOD,CHARUTAR AROGYAMANDAL & PUB. CHAR.TRUST.REG.UNDR.BPT.ACT 50	
4710	FA/641/1995	20/03/2018	PUNITKUMAR RABBI SHAHU (THRO' HIS GUARDIAN & NEXT FRIEND HIS FATHER RABBI MUNNI SHAHU),	MR MG NAGARKAR	ISHAK MOHMAD IDMOHMED SHAIKH (DELETED VIDE ORDER EXH.8 DATED 12/10/1988),PRUTHVISINH JAGGUSINH SHEKHAVAT,NEW INDIA INSURANCE COMPANY	,NOTICE UNSERVED
4711	FA/651/1995	10/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR SATYAM Y CHHAYA	SIMS LABORATORY,G.I.D.C. ESTATE,AHMEDABAD.,	NOTICE UNSERVED
4712	FA/653/1995	27/12/2011	ORIENTAL INSURANCE CO LTD,	MR DARSHAN M PARIKH	KAILASHBEN MAHENDRKUMAR GANDHI,MINOR SAURABH MAHENDRAKUMAR GANDHI THROUGH MOTHER NO 1.,MINOR NIDHI MAHENDRAKUMAR GANDHI THROUGH MOTHER NO 1.,CHIMANLAL ISHWARLAL GANDHI,RANJANBEN CHIMANLAL GANDHI,BHALESH CHIMANLAL GANDHI,HARISHBHAI JAGJIVANBHAI KACHHIYA,HEIRS OF MAGANLAL PUNJABHAI KACHHIYA,PASIBEN MAGANLAL KACHHIYA,CHAMPAKBHAI MAGANLAL KACHHIYA,MUKUNDBHAI MAGANLAL KACHHIYA,THAKORBHAI MAGANLAL KACHHIYA,JASODABEN MAGANLAL KACHHIYA,KAPILABEN MAGANLAL KACHHIYA	,NOTICE SERVED,MR PJ MEHTA
4713	FA/682/1995	18/07/2016	PROJECT MANAGER,	MS KJ BRAHMBHATT	SPL. LAND ACQ. OFFICER,LALBHAI NARANBHAI	GOVERNMENT PLEADER,MR PM BHATT

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4714	FA/683/1995	18/07/2016	PROJECT MANAGER,,	MS KJ BRAHMBHATT	SPL LAND ACQUISITION OFFICER,HEIRS OF AMBALAL DAHYABHAI,CHINUBHAI AMBALAL,ASHOKKUMAR AMBALAL,RAVJIBHAI DAHYABHAI,AVALBEN DAHYABHAI,SHANTABEN DAHYABHAI,DASHRATHBHAI MANGALBHAI,KANTIBHAI MANGALBHAI,SAKARBEN MANGALBHAI,KASHIBEN WD/O MANGALBHAI FOR SELF & GUARDIAN OF,ISHWARBHAI CHATURBHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR PM BHATT
4715	FA/684/1995	18/07/2016	PROJECT MANAGER,,	MS KJ BRAHMBHATT	SPL LAND ACQUISITION OFFICER,DASHRATHBHAI MANGALBHAI,KANTILAL MANGALBHAI,SAKARBHAI MANGALBHAI,KASHIBEN WD/O MANGALBHAI DESAIBHAI FOR SELF &	GOVERNMENT PLEADER,MR PM BHATT
4716	FA/685/1995	18/07/2016	PROJECT MANAGER,	MS KJ BRAHMBHATT	SPL. LAND ACQ. OFFICER,LALBHAI NATHABHAI,KASHIBEN NATHABHAI	GOVERNMENT PLEADER,MR PM BHATT
4717	FA/706/1995	06/12/2010	JUSAB TAIYAB SANDHI DECD.THROUGH THE LRS,SMT.HAJRABEN NOORMOHMED RAHEMTULLAH,SMT.HAVABEN AMAD UMAR,SMT.REMABEN SALEMAN ISHAQ,SMT.AAYASHABEN SALEMAN MAMAD,SMT.KHATIJABEN SALEMOHMED HUSAIN,SMT.HALIMABEN OSAMN MAMAD,SMT.BIBIBEN JUSAB	(MR HM LATHIA)	IBRAHIM JUSAB SANDHI,ISA IBRAHIM SANDHI,AHMAD IBRAHIM SANDHI,ARABI IBRAHIM SANDHI	,MRS VASAVDATTA BHATT
4718	FA/783/1995	21/10/2016	HARIJAN CHHANA DANA,	MR VIJAY H PATEL,HL PATEL ADVOCATES	RAMA TAPU KOLI,KOLI LAXMAN TAPU,HARIJAN MALA DANA	
4719	FA/785/1995	28/04/2011	CHARANSINGH TUTEJA SINCE DECD.THRO'HIS HEIRS & L/R,SMT. BALVINDERKAUR DAUGHTER OFCHARANSINGH G. TUTEJA	(MR MB GANDHI)	PUNJAB NATIONAL BANK,C. MAHENDRA & CO.,CHANDRAKANT ZAVERLAL SHAH,.	DELETED,MR SV RAJU, (MR SURESHM SHAH),MR DEVESH A BHATT
4720	FA/786/1995	23/03/2012	FATUJI KESHAJI,	RULE UNSERVED,MS VASUBEN P SHAH	MAHESHBHAI CHHOTABHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
4721	FA/787/1995	18/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	BHARATKUMAR LALJIBHAI PATEL,RAVJIBHAI CHHAGANBHAI	NOTICE SERVED
4722	FA/791/1995	09/09/2019	NATVARLAL A PATEL,BIPINCHANDRA T PATEL,LATE SHRI HASMUKHBHAI T PATEL,RASHESH H PATEL	,MR BR SHAH	CANARA BANK,BRITOMET MFG.CO.PVT.LTD.,VARDHILAL DOSHI,V VERMANI,OFFICIAL LIQUIDATOR	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED
4723	FA/792/1995	27/06/2016	SPL LAQ OFFICER,	GOVERNMENT PLEADER	JESINGBHAI BABABHAI RABARI,LEELABHAI BABABHAI RABARI,MAHRANBHAI BABABHAI RABARI,ARJANBHAI BABABHAI RABARI,PROJECT MANAGER, ONGC	RULE SERVED
4724	FA/808/1995	04/07/2011	ATULKUMAR GUPTA,PROPRIETOR OF AK TEXTILES,	(MR MB GANDHI)	VIJAYA BANK,HO AT BANGALORE,	NOTICE SERVED BY DS
4725	FA/871/1995	20/12/2011	GA TRIVEDI,	MR BK DAMANI	RAJENDRASINH P GOHEL,SURESHBHAI JAYRAMBHAI PATEL,UNITED INDIA INSURANCE CO.	,MR BK DAMANI

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4726	FA/900/1995	22/07/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	ROSHANBIBI WD/O.JAFARBHAI SAYBABHAI SIPAI,MINOR SIPAI MAHMADFARUK JAFARBHAI,MINOR SIPAI MAHEBUBBHAI JAFARBHAI,MINOR SIPAI AHMADBHAI JAFARBHAI,MINOR SIPAI JAHIRBHAI JAFARBHAI,MINOR SIPAI HUSENBIBI JAFARBHAI,MINOR FATMABIBI JAFARBHAI,MINOR SIPAI NURJAHABIBI JAFARBHAI,MINOR SIPAI JAVIDBHAI JAFARBHAI,MINOR SIPAI HUSENABHAI JAFARBHAI,SIPAI SAYBABHAI JAFARBHAI,SIPAI HALIMABIBI SAYBABHAI,AYAR CHANIBIAI DAHYABHAI,MATHAJAL NATHU AYER THROUGH LEGAL HEIRS & REPRESENTATIVES.,MANGHIBEN NATHU AYER,GAGUBHAI NATHU AYER,JOGAJI MATHURJI MARVADI,ORIENTAL INSURANCE CO.LTD.	,DELETED,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR JA ADESHRA,MR KK NAIR
4727	FA/901/1995	22/07/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	SHEKH ISMAILBHAI HUSENBHAI,AYER CHANIBHAI DAHYABHAI,MAYAJAP NATHU AYER,MANGHIBEN NATHU AYER,GAGUBHAI NATHU AYER,JOGAJI MATHURJI MARVADI,ORIENTAL INSURANCE COMPANY LIMITED	,DELETED,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR JA ADESHRA,MR ANAL S SHAH
4728	FA/913/1995	18/06/2009	DECD.RATANBHAI BIJIABHAI THR. HIS HERIS & LEGAL REP.,BAI CHATURI WD/O RATANBHAI BIJIABHAI,MINOR LALITABEN D/O RATANBHAI BIJIABHAI,MINOR KANIYABHAI	,(MR MUKESH R SHAH)	EXECUTIVE ENGINEER,GEB,	MR PK PANCHOLI
4729	FA/924/1995	23/03/2017	NEW INDIA ASSURANCE CO.LTD.,	MR BR SHAH	SHANTABEN RAMLAL NAYER,NEWTON ENGINEERING & CONSTRUCTION CO.PVT.LTD.	NOTICE SERVED,SINGHI & BUCH ASSO.
4730	FA/928/1995	21/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABEN WIDOW OF PRABHASHANKERDEVSHANKER,JOSHI BABULAL DEVSHANKER,JOSHI BHANUSHANKER DEVSHANKER,JOSHI DAYABHAI DEVSHNAKERBHAI,JOSHI BABUBEN WIDOW OF DAHYABHAI,JOSHI MAHESHKUMAR DAHYABHAI,JOSHI BIPINKUMAR DAHYABHI,JOSHI ISHWERLAL DEVSHANKER,JOSHI LILABEN,JOSHI SUREKHABEN ISHWERLAL	,MR BG PATEL
4731	FA/929/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL PRABHUBHAI HARIBHAI,	
4732	FA/930/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VASTABHAI BECHARBHAI,	
4733	FA/931/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SHAMALBHAI MANKABHAI,	
4734	FA/932/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAVE BHANUSHANKER PUNJIRAM,DAVE CHANDULAL PUNJIRAM,DAVE LABHSHANKER PUNJIRAM,DAVE DHANABHAI PUNJIRAM,DAVE BHARATKUMAR PUNJIRAM,AMTHIBEHEN WIDOW OF PUNJIRAM	
4735	FA/933/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAVE LABHSHANKER PUNJIRAM,	
4736	FA/934/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL AMBUBHAI MOTIBHAI,	
4737	FA/935/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAVE CHANDULAL PUNJIRAM,	
4738	FA/937/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANEKBHAI VASTABHAI,	
4739	FA/938/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL PRABHUBHAI HARIBHAI,	
4740	FA/939/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANEKABHAI SHAMBHUBHAI HEIR PATEL PRABHUBHAI SHAMBHU,	

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4741	FA/940/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KANJIBHAI MOTIBHAI,	
4742	FA/941/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KANJIBHAI JETHABHAI,	
4743	FA/943/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NARSINGBHAI KESHARBHAI DIED THROU PATEL LILABHAI,PATEL VAKTABHAI NARSINGHBHAI,PATEL VITHTHALBHAI NARSINGBHAI,PATEL JASHVANTBHAI NARSINGHBHAI,PATEL RAMESHBHAI NARSINGBHAI	
4744	FA/944/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VAKTABHAI KODARBHAI,PATEL MANEKBAHEN WIDOW OF KODARBHAI HIRABHAI	
4745	FA/945/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DAHYABHAI DOLABHAI,PATEL KODARBHAI DOLABHAI,PATEL SHAMALBHAI DOLABHAI,PATEL TEJABHAI DOLABHAI,PATEL SAVJIBHAI DOLABHAI	
4746	FA/946/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SAVJIBHAI MANKABHAI,PATEL SHAMABHAI MANKABHAI	
4747	FA/947/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATVERBHAI KANJIBHAI PATEL,PRAKASHBHAI KANJIBHAI PATEL	
4748	FA/948/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANEKBHAI KODARBHAI,	
4749	FA/949/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANKABHAI BECHARBHAI,	
4750	FA/950/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANEKBHAI TEJABHAI,PATEL DOLABHAI KESHARBHAI HIS HEIRS,PATEL DAHYABHAI DOLABHAI,PATEL KODARBHAI DOLABHAI,PATEL SHAMALBHAI DOLABHAI,PATEL TEJABHAI DOLABHAI,PATEL SAVJIBHAI DOLABHAI,PATEL NARSINGBHAI KESHARBHAI HEIRS,PATEL LIALABHAI NARSINGBHAI,PATEL VAKTABHAI NARSINGBHAI,PATEL VITHALBHAI NARSINGBHAI,PATEL JASHVANTBHAI NARSINGBHAI,PATEL RAMESHBHAI NARSINGBHAI	
4751	FA/951/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA GANGABEN RAGHUJI,THAKARDA DHULAJI RAGHUJI,THAKARDA DAHYABHAI RAGHUJI,THAKARDA NARAJI RAGHUJI	
4752	FA/952/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KUVERBEN MANKBHAI,	
4753	FA/953/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DAHYABHAI PUNJABHAI,PATEL FALJIBHAI PUNJABHAI,PATEL REVABHAI PUNJABHAI	
4754	FA/954/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SAVJIBHAI MANKABHAI,	
4755	FA/955/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MENABEN AMBUBHAI,	
4756	FA/956/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI JETHABHAI DAMJIBHAI,	
4757	FA/957/1995	01/12/2010	STATE OF GUAJRAT,	GOVERNMENT PLEADER	THAKARDA MANAKBEN WIDOW OF DHULABHAI NETHABHAI,	
4758	FA/958/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA KODRIBAHEN,	
4759	FA/959/1995	01/12/2010	STATE OF GUAJRAT,	GOVERNMENT PLEADER	THAKARDA VALABHAI BECHARBHAI,	
4760	FA/960/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA PUNAJI KODARJI,	
4761	FA/961/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA DEVKARANJI BAHECHARJI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4762	FA/962/1995	01/12/2010	STATE OF GUAJRAT,	GOVERNMENT PLEADER	VANKAR MANAKBHAI DHULABHAI,VANKAR AMRUTBHAI DHULABHAI,VANKAR JAYANTIBHAI DHULBHAI,VANKAR NATVERBHAI DHULABHAI,VANKAR VAJIBAHEN WIDOW OF DHULABHAI	
4763	FA/963/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR DAHYABHAI MADHABHAI,	
4764	FA/964/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR DALABHAI JIVABHAI,VANKAR JETHABHAI JIVABHAI,VANKAR HIRABHAI JIVABHAI	
4765	FA/965/1995	01/12/2010	STATE OF GUAJRAT,	GOVERNMENT PLEADER	BHAMBHAI VEJABHAI NARAYANBHAI,	
4766	FA/966/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAMBHAI KALABHAI NARANBHAI,	
4767	FA/967/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR REVABHAI MADHABHAI,	
4768	FA/968/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NATVARBHAI KANJIBHAI,	
4769	FA/969/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MADHABHAI TEJABHAI,	
4770	FA/970/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL REVABHAI MADHABHAI,	
4771	FA/971/1995	01/12/2010	STATE OF GJARAT,	GOVERNMENT PLEADER	JASVANTBHAI MANAKBHAI PATEL,	
4772	FA/972/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANAKBHAI TEJABHAI,	
4773	FA/973/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL HIRABHAI PUNJABHAI,	
4774	FA/974/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NARABHAI KESHARBHAI,	
4775	FA/975/1995	01/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA BHIKHAJI KODARJI,THAKARADA DAHYAJI KODARJI,THAKARDA KALAJI KODARJI	
4776	FA/980/1995	16/04/2012	MAHESHKUMAR RAMANLAL TRIVEDI,		GUJARAT STATE ROAD TRANSPORT CORPORATION,KALYANJI HIRJI SHAH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED
4777	FA/982/1995	27/07/2011	SANTOSH SAHANI,	MR MJ THAKORE	AMIT RAJENDRA THAKORE,	MR UDAY R BHATT
4778	FA/985/1995	18/11/2011	KESARBEN PRABHAKAR BHONSLE,	MR NILESH A PANDYA,KEDAR B BINIWALE	KAUSHIK MADHAVLAL VAIDYA,ORIENTAL FIRE & GENERAL INSURANCE COMPANY	NOTICE SERVED
4779	FA/986/1995	09/05/2012	CHANDRAKANT NAGINDAS JAYSWAL,	MR DHARMESH C GURJAR	MAHMADALI HUSENMIYA SAIYED,VINODKUMAR SHAMBHUBHAI PRAJAPATI,UNITED INDIA INSURANCE CO.LTD,MANAGER SARVODAYA COMMERCIAL BANK LTD	MR PRAKASH K JANI,MR VASANTS SHAH,MS SONAL D VYAS,MR GA MALIK
4780	FA/988/1995	27/12/2011	AHMEDABAD MUNICIPAL CORPORATION,	RULE SERVED,MRS KALPANA K RAVAL	JITENDRA RAMNIKLAL VORA & 6,KAMLESHANKER UMAISHANKER BHATT,MANGLABEN K BHATT,KUSUMBEN K BHATT,MALVIKABEN K BHATT,SUGNABEN K BHATT,BHARTIBEN K BHATT,ASHOKBHAI GOVINDBHAI PATEL,JAYANTBHAI GOVINDBHAI PATEL,SUBHADRABEN GOVINDBHAI PATEL,USHABEN GOVINDBHAI PATEL,LATABEN GOVINDBHAI PATEL	NOTICE UNSERVED,RULE SERVED,(MS JYOTSNA YAGNIK)
4781	FA/1045/1995	06/08/2008	DERLIKON ENGINEERING WORKS,	MR MANAV A MEHTA	GUJARAT NARMADA WATER LTD,	

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4782	FA/1063/1995	13/03/2018	MAHESHBHAI M. SHAH,	MR IS SUPEHIA	DENA BANK,M/S SHRIJI TRADING CO.	DISMISSED FOR NON PROSECUTION,MR CC KAMDAR
4783	FA/1069/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MAGANBHAI LALABHAI,	NOTICE SERVED
4784	FA/1070/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAMANIA KALIBEN BACHUJI DHANAJI,BAMANIA KANUBHAI BACHUJI DHANAJI	
4785	FA/1071/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAMANIA DHANAJI SAVAJI,	
4786	FA/1072/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	KETVAL PUNJAJI RANCHHODJI,	
4787	FA/1073/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	GEDHA LALITABEN HIRAJI LALAJI,	
4788	FA/1074/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHANCHI ABDUL ABRAHAMBHAI DECEASED HIS HEIRS,ISMAILBHAI ABDULBHAI GHANCHI,SADIKBHAI ABDULBHA GHANCHI	
4789	FA/1075/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGANBHA L PATEL,MAVABHAI L PATEL,SHIVABHAI V PATEL DECEASED,RAMANBHAI S PATEL,MANORBHAI V PATEL	
4790	FA/1076/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	BARIYA KALABHAI PASHVABHAI,	
4791	FA/1077/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGALDAS V SHAH,	
4792	FA/1078/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI CHHAGANBHAI PUNJABHAI,	
4793	FA/1079/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI MANIBHAI PUNJABHAI,	
4794	FA/1080/1995	19/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAMANIA HATHAJI DHIRAJI,	
4795	FA/1084/1995	20/07/2017	CHARITY COMMISSIONER,THE GUJARAT STATE WAQF BOARD	GOVERNMENT PLEADER,MR GM JOSHI,MR MANISH S SHAH	PIR MOHMED ABDUL RASOOL,GULAM MUSTAGA AHMADALI HAKIMJI,ISMAIL FATEH MOHMED,JAMALBHAI REHMANBHAI LOTIWALA,FAKIR MOHMED GULAM MOHMMED LOTIWALA,FATEHALI GULAM MOHMMED VAJIWALA,GULAM MOHMED ABDUL KARIM KHAMBHATI,VIRAJI RAGHUJI,ADESING RAHUJI,VITHAL TRIKAM,GANESH VIKRAM,BALVANT ZILUJI,MOHAN KHEMA,SHIVRAM DHARAM,DAHYA SHIVRAM,BAGA AMTHA,CHIMAN RAMJI,JIVANJI VIRAJI,MAFA DEVA,PASA DEVA,ISMAIL PURUBHAI WADIWALA,IBRAHIMBHAI GULAM RASOOL LOTIWALA,MOHMAD YUSUF FATEH MOHMAD DELIWALA,NOORMOHMAD GULAM HUSSAIN UKA,GULAM MUSUTFA AHMEDALI HAKIMJI,FATEH MOHMAD NOOR MOHMAD DHOLKAWALA,GUJARAT STATE WAQF BOARD	,(MR DHIRENDRA MEHTA),BHARGAV KARIA & ASSO
4796	FA/1090/1995	18/06/2009	THE STATE OF GUJARAT & 1,	GOVERNMENT PLEADER	G R DAMOR,	(MR MUKESH R SHAH),MR YATIN SONI
4797	FA/1151/1995	17/02/2012	MANILAL R PATEL,		INDUBEN ALIAS INDIRABAEN RAMANLAL THAKKAR,	NOTICE SERVED,MR KN THAKKER
4798	FA/1174/1995	13/07/2018	BHARAT TRANSPORT,THROUGH ITS PARTNERS 1- KUMAR GOPALJI SHAH,PURUSHOTTAM VIRJI PATEL,MANJI LAJI PATEL,KANTILAL B SHAH,ASHOKKUMAR J SHAH	,MR BY MANKAD,(MR YS MANKAD)	BHUPENDRAKUMAR S BODDHBHATTI,KANAIYALAL S BUDDHBHATTI	NOTICE SERVED
4799	FA/1175/1995	30/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	JANAKBEN JASVANTSINH MAHIDA,JIVANJI BECHARJI THAKOR	MS MEGHA JANI

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4800	FA/1177/1995	28/03/2012	UNION OF INDIA,	MS RV ACHARYA	DAULATRAI CHHOTUBHAI DESAI,NEETABEN B DESAI,DEPUTY COLLECTOR	NOTICE SERVED
4801	FA/1178/1995	29/08/2013	YOGESHBHAIMAHESHCHANDRA JANI HEIRS AND LEGAL REPRESENTATIVE,NAYNABEN YOGESHBHAI JANI,MANAY YOGESHBHAI JANI,JANMAY YOGESHBHAI JANI	MR PRADEEP PATEL	PRAGNABEN RAMESHBHAI PATEL,MINOR RITABEN JAYANTILAL	NOTICE SERVED,(MR A J PATEL),(MR NIRZAR S DESAI)
4802	FA/1321/1995	23/09/2015	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	MS JIRGA D JHAVERI	DIPAK TEXTILE MILLS,	(MR VC DESAI)
4803	FA/1344/1995	29/06/2018	BHARAT.V.PATEL,	MR CH VORA	M/S HARCHEM INDUSTRIES,CHEMICAL INTERNATIONAL,C.P.V MENON,DILIP K MEHTA,RAVI R NAIR	NOTICE UNSERVED
4804	FA/1347/1995	30/11/2011	TRUSTEES OF ARUNA ROHIT FAMILY TRUST & 3,ROHIT NATVERLAL SHAH,ARUNABEN ROHITBHAI SHAH,INDUSTRIAL METALS	MR DHAVAL SHAH	MAHESH V. PANCHAL,	SERVED BY RPAD (N)
4805	FA/1349/1995	25/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	LEGAL HAIRS OF MADHUBEN J DHOLAKIA,DHARMENDRA JASVANTRAI DHOLAKIA,JAYSHREE JASVANTRAI DHOLAKIA,HITENDRA JASVANTRAI DHOLAKIA,PIYUSH JASVANTRAI DHOLAKIA,SHAKARAJI PUJANI THAKOR,HITENDRA JASVANTRAI DHOLAKIA,PIYUSH JASVANTRAI DHOLAKIA,SHAKARAJI PUJANI THAKOR	NOTICE SERVED,MR PM THAKKAR
4806	FA/1350/1995	21/03/2012	GUJ STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	LEGAL HEIRS OF JASWANTRAI BHAGWANJI DHOLAKIA,DHARMENDRA JASVANTRAI DHOLAKIA,HITENDRA JASVANTRAI DHOLAKIA,PUYUSH JASVANTRAI DHOLAKIA,SHAKARAJI PUJAJI THAKOR DRIVER	MR PM THAKKAR
4807	FA/1351/1995	20/01/2012	UNITED INDIA INSURANCE CO LTD,	MR DARSHAN M PARIKH	GOVINDBHAI GANDUBHAI RATHOD,CHAMPABEN GOVINDBHAI RATHOD,VELJIBHAI MANJIBHAI KOLI,ARJANBHAI JIVRAJBHAI VEKHARIA,RANCHHODBHAI JIVRAJBHAI -- VEKHARIA	NOTICE UNSERVED,MR HARESH H PATEL
4808	FA/1354/1995	13/12/2011	MANJULABEN KANUBHAI JETHABHAI,ANITABEN KANUBHAI PATEL,MEHUL KANUBHAI PATEL	MR VASANTS SHAH	BAVANJI A RATHOD,MORDEN CONSTITUTION CO. LTD.,NEW INDIA ASSURANCE CO. LTD	,MR SANDIP C SHAH
4809	FA/1359/1995	10/08/2011	SANDHYA SALES CO,	MS SHAKUNTALA V SONI	HARDIL ENTERPRISE,	NOTICE UNSERVED
4810	FA/1362/1995	09/02/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUKANTABEN N MEHTA,NAVINCHANDRA C MEHTA	NOTICE UNSERVED
4811	FA/1368/1995	08/02/2012	PUNJIBEN SHANKARBHAI THAKOR,MINOR DILIPBHAI S THAKORE THRO' GUARDIAN R.NO.1,MINOR RAMILABEN S THAKORE THRO' GUARDIAN R.NO.1,MINOR KAILASHBEN S THAKORE THRO' GUARDIAN R.NO.1,MINOR RENUKABEN S THAKORE THRO' GUARDIAN R.NO.1,MINOR ASHWINKUMAR S THAKORE THRO' GUARDIAN R.NO.1	(MR ANAND L SHARMA)	BHAGWANJI JIVABHAI BHARWAD,ASHOKKUMAR DURLABHDAS & MANSUKHLAL MOHANLAL & CO,UNITED INDIA INSURANCE CO	,NOTICE SERVED
4812	FA/1372/1995	22/04/2008	MEMUBHAI BHIKHABHAI RABARI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH	HANSABEN WD/O KANTIBHAI JIVANBHAI BHARWAD,MINOR MANOJKUMAR KANTIBHAI,MINOR SURESHBHAI KANTIBHAI,MINOR LALIBEN KANTIBHAI,MINOR VIJAYBHAI KANTIBHAI,JIVANBHAI BHAGWANBHAI,KANJIBHAI SAJANBHAI RABARI	MR MG NAGARKAR,MS MEGHA JANI
4813	FA/1373/1995	22/04/2008	MEMUBHAI BHIKHABHAI RABARI,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX(N),MR SUNIL B PARIKH,MR BR SHAH	MANABEN BHALABHAI,MINOR LABHUBEN BHALABHAI THROUGH GUARDIAN R.NO.1,MINOR RAMESHBHAI BHALALBHAI THROUGH GUARDIAN R.NO.1,MINOR BHARTIBEN BHALABHAI THROUGH GUARDIAN R.NO.1,MINOR HINABEN BHALABHAI THROUGH GUARDIAN R.NO.1,MANIBEN JIVANBHAI,RAMABHAI JIVANBHAI,KANJIBHAI SAJANBHAI RABARI	MR MG NAGARKAR,MS MEGHA JANI

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4814	FA/1375/1995	28/12/2011	UNITED INDIA INSURANCE CO LTD,	MR DARSHAN M PARIKH	URMILABEN SURENDRASINH CHAUHAN,PRIYANKAKUMARI S. CHAUHAN MINOR THRO' GUARDIAN NO.1.,YUVRAJSINH S CHAUHAN MINOR THRO' GUARDIAN NO.1.,ANANDBEN PADAMSINH CHAUHAN,PADAMSINH RAGHUNATHSINH CHAUHAN,JAVRABHAI MOTIBHAI DAMOR,DIRECTOR,SARATHI CENTRE,BHAJANLAL ARJANDAS LADHVANI,SITABEN ARJANDAS LADHAVANI,ORIENTAL INSURANCE COMPANY LTD	MR KK NAIR,(MR RN SHAH)
4815	FA/1381/1995	21/12/2010	UNITED INDIA INSURANCE COMPANYLIMITED,	MR DARSHAN M PARIKH	SHANTABEN PURSHOTTAMBHAI NAIK,RAMESHBHAI PURSHOTTAMBHAI NAIK,CHAMPABEN PURSHOTTAMBHAI NAIK,MANUBHAI PURSHOTTAMBHAI NAIK,MANUBHAI SHIVABHAI PATEL	MS MEGHA JANI
4816	FA/1394/1995	28/02/2012	YOGESH PARSHOTTAM THAKAR,	MR RC KAKKAD	BHARVAD PANCHIBAI HIRA,HARIJAN VALJI NATHU,NATHALAL V MISTRI	(MR PN BAVISHI),MS KUSUM V VAGHELA
4817	FA/1398/1995	07/03/2014	UNION OF INDIA,	MR ANAL S SHAH	RUMIBEN WD/O P K SHAH & 1.,MINOR NEEL PRAKASHKUMAR SHAH, BY HIS NEXT FRIEND ANDGUARDIAN	(MR A J PATEL)
4818	FA/1471/1995	15/07/2011	BRINDABEN SURESHYCHANDRA PADH,TEJAL SURESHCHANDRA PADH,MINOR CHINMAY SURESHCHANDRA PADH, THR' APPELLANT NO.3	MR YATIN SONI	KATARIA TRANSPORT SERVICE,NEW INDIA INSURANCE COMPANY LIMITED,RUPCHANDRA KATARIA	NOTICE SERVED,SERVED BY RPAD (N),MR RAJNI H MEHTA
4819	FA/1472/1995	15/07/2011	BRINDABEN SURESHCHANDRA PADH,	MR YATIN SONI	KATARIA TRANSPORT SERVICE,NEW INDIA ASSURANCE COMPANY LIMITED,RUPCHAND KATARIA	NOTICE SERVED,SERVED BY RPAD (N),MR RAJNI H MEHTA
4820	FA/1473/1995	28/02/2012	RAMESHBHAI A JOSHI, THRO' POA HEIRS OF BHIKHABHAI NANABHAI,HIRABEN WD/O.NANABHAI KHANT',KASHIBEN D/O NANABHAI KHANT,SAVITABEN D/O NANABHAI KHANT,MADHUBEN D/O NANABHAI KHANT	NOTICE SERVED,MR MTM HAKIM,LAW VERDICT	GUJARAT STATE TRANSPORT CORPN,	NOTICE SERVED
4821	FA/1516/1995	23/06/2016	CHARUTAR AROGYA MANDAL,	MR JIGAR M PATEL	KANTIBHAI M PATEL FOR HIMSELF & AS POWER OF ATTORNEY HOLDER,GORDHANBHAI MANIBHAI PATEL,HEIRS OF CHUNIBHAI M PATEL DECEASED,HEIRS OF BABUBHAI M PATEL DECEASED,VITTHALBHAI MANIBHAI PATEL,AMBUBHAI MANIBHAI PATEL,VINUBHAI MANIBHAI PATEL,HEIRS OF JASHBHAI M PATEL DECEASED,MANIBEN CHUNIBHAI PATEL,VIMLABEN BABUBHAI PATEL,LILAVATIBEN JASHBHAI PATEL,NARENDRABHAI CHUNIBHAI PATEL,MANISHABEN JASHBHAI PATEL,VISHNUBHAI BABUBHAI PATEL,SURESHBHAI CHUNIBHAI PATEL,NILESHBHAI JASHBHAI PATEL,HARISHBHAI CHUNIBHAI PATEL,ASHOKBHAI CHUNIBHAI PATEL,TARLIKABEN CHUNIBHAI PATEL W/O PARSOTTAMBHAI,ARUNABEN CHUNIBHAI PATEL, W/O MANHARBHAI S PATEL,HEIRS OF BABUBHAI MANIBHAI PATEL,VIMLABEN BABUBHAI PATEL,VISHNUBHAI BABUBHAI PATEL,VITTHALBHAI MANIBHAI PATEL,AMBUBHAI MANIBHAI PATEL,VINUBHAI MANIBHAI PATEL,HEIRS OF JASHBHAI MANIBHAI PATEL,LILAVATIBEN JASHBHAI PATEL,MANISHABEN JASHBHAI PATEL,NILESHBHAI JASHBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,DELETED,(MR MC SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4822	FA/1517/1995	23/06/2016	CHARUTAR AROGYA MANDAL,	MR JIGAR M PATEL	CHIMANLAL AMBALAL PATEL,SINCE DECEASED THRO'HIS HEIRS & LRS.,KANTABEN CHIMANLAL PATEL,JAGDISHBHAI CHIMANLAL PATEL,JAYESHBHAI CHIMANLAL PATEL,CHANDUBHAI AMBALAL PATEL,SINCEDECEASED THRO'HIS HEIRS & LRS.,MADHUBEN CHANDUBHAI PATEL,KAMLESHKUMAR CHANDULAL PATEL,RAJESHKUMAR CHANDULAL PATEL,PARULBEN CHANDUBHAI PATEL,STATE OF GUJARAT,SPL. LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK
4823	FA/1518/1995	23/06/2016	CHARUTAR AROGYA MANDAL,	MR JIGAR M PATEL	HEIRS OF SOMABHAI P SOLANKI,ICCHABEN SOMABHAI SOLANKI,BHAILALBHAI SOMABHAI SOLANKI,BHIKHABHAI SOMABHAI SOLANKI,BACHUBHAI SOMABHAI SOLANKI,SHANTABEN SOMABHAI SOLANKI W/OMAHIJIBHAI SHANABHAI PADHIYAR,DAHIBEN SOMABHAI SOLANKI W/O FATEHSINH SHANABHAI PADHIYAR,STATE OF GUJARAT,SPL LAND ACQUISITHION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,(MR MC SHAH)
4824	FA/1519/1995	23/06/2016	CHARUTAR AROGYA MANDAL,	MR JIGAR M PATEL	ADULT TRAINING CENTRE,ICCHABEN WD/O SOMABHAI SOLANKI,BHAILALBHAI SOMABHAI SOLANKI,BHIKHABHAI SOMABHAI SOLANKI,BACHUBHAI SOMABHAI SOLANKI,SHANTABEN SOMABHAI SOLANKI,DAHIBEN SOMABHAI SOLANKI,STATE OF GUJARAT,SPL LAND ACQUISITHION OFFICER	,GOVERNMENT PLEADER,(MR MC SHAH)
4825	FA/1520/1995	23/06/2016	CHARUTAR AROGYA MANDAL,	MR JIGAR M PATEL	DAHYABHAI KABHAIBHAI RATHOD,STATE OF GUJARAT,SPL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR MC SHAH)
4826	FA/1526/1995	16/11/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S C BRAHMBHATT ENGINEERING CONTRACTORS,RANTIBHAI CHUNILAL BRAHMBHATT,KANAIYALAL MAGANLAL PATEL,KACHARABHAI MANGALDAS PATEL,BACHUBHAI CHUNILAL BRAHMBHATT,MAHENDRAKUMAR ISHWARLAL MAVAWALA,SABARKANTHA DISTRICT PANCHAYAT	,NOTICE SERVED,UNSERVED EXPIRED (N),MS MAYA N BHAVNANI,MR GT DAYANI
4827	FA/1595/1995	05/09/2017	DISTRICT COLLECTOR,	GOVERNMENT PLEADER	CHHOTABHAI RAVANDAS PATEL & 12,KASHIBHAI ISHWARBHAI PATEL,MAGANBHAI SOMABHIA PATEL,CHHOTABHIA MAHIJIBHAI PATEL,PRAVINBHAI MANIBHAI PATEL,MAGANBHAI ISHWARBHAI PATEL,BIHARIBHAI PRABHUDAS PATEL,CHATURBHIA PERSOTTAMDAS,MANIBHAI MOTIBHAI PATEL,MAHENDRABHIA MADHAVBHIA PATEL,TALSIBHIA JIVABHIA PATEL,CHHAGANBHIA MANORBHAI PARMAR	
4828	FA/1597/1995	27/03/2017	KASTURIBEN KHEMCHAND BHIL,	(MR JT TRIVEDI)	SOMA TEXTILE FACTORY & 2,JETHABHAI MADHABHAI,CHAKRAVATI SUPERVISOR OF SOMA TEXTILE	,MS MONA B RAVAL,(MR PM VYAS),NANAVATI ASSOCIATES
4829	FA/1598/1995	08/12/2011	NATIONAL INSURANCECO.,	MR SUNIL B PARIKH,MR BR SHAH	MUHAMMAD ISHAK SHUBHARATI KURESHI & 1,HIRASINGRATANSING RAJPUT	NOTICE UNSERVED
4830	FA/1687/1995	17/04/2012	DISTRICT ELECTRICAL ENGINEER,	(MR. JC SHETH)	ARVINDBHAI M PATEL,AYUB HUSSEIN VOHRA	
4831	FA/1689/1995	12/07/2011	NATIONAL INSURANCE CO. LTD.,NARVATSINH PRABHATSINH SOLANKI,HARMANSINH R SATIA	MR SUNIL B PARIKH	JAYANTIBHAI MOTIBHAI PANCHAL,MINAKSHIBEN JAYANTILAL PANCHAL	(MR RN SHAH)
4832	FA/1699/1995	01/02/2010	UNITED INDIA INSURANCE CO.LTD.,	MR DARSHAN M PARIKH	BILKISHBANU MOHMMEDAMIN MANSURI,MINOR MOHMMEDNISAR MOHMMEDAMINMANSURI THROUGH HIS MOTHER NO1,FATEMABIBI GULAMHUSEIN MANSURI,NAJMABIBI GULAMHUSEN MANSURI,SHETHJI TRANSPORT SERVICE,NEW GUJARAT ACID & CHEMICALS,MOHMMEDHUSSEIN BARKATHUSSEIN SHAIKH	,NOTICE SERVED,MR DAXESH T DAVE,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4833	FA/1700/1995	11/04/2012	UNION OF INDIA,COMMANDING OFFICER	MR YN RAVANI,MR KALPESH N SHASTRI	HAMIRBHAI KARSANBHAI PARMAR,AJAYKUMAR PARMANDSING(LAC 629767)	DELETED,MR RC KAKKAD
4834	FA/1701/1995	15/07/2011	PUNJAB NATIONAL BANK,	MR SV RAJU	M/S SAIBABA LACE WORKS DELETED AS PER COURT'S ORDER,KARSANBHAI P MAKWANA DELETED AS PER COURT'S ORDER,GULAMNABI NURBHAI KURESHI	DELETED,RULE SERVED
4835	FA/1703/1995	23/10/2008	ORIENTAL INSURANCE CO.LTD.,A NARAYAN	MR RAJNI H MEHTA	AYESHABEN WD/O.ALI MUSA PATEL,FARUKHBHAI ALI MUSA PATEL,BISKIBAEN ALI MUSA PATEL,MINOR RAFIK ALI MUSA PATEL THROUGH GUARDIAN AYESHABEN.,MINOR NASIRABANU ALI MUSA PATEL THRO' GUARDIAN R.NO.1,MUSABHAI ADAMBHAI PATEL DELEATED VIDE ORDER BELOW EX39,AHMED ALI RAJA,IQBAL HUSSAIN HAJI GULAM HEM SHAIKH	,NOTICE SERVED,MR DJ BHATT
4836	FA/1707/1995	22/07/2008	BHAGVANJI CHENAJI TANK & 2,BHAGVANJI UNAJI MALI,PARBHUJI PANAJI GELOT	(MR JD AJMERA)	BANK OF BARODA,	MR RD DAVE
4837	FA/1709/1995	07/12/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,DILUBHA LALUBHA JHALA	MR DG CHAUHAN	PRABHABEN THAKERSHIBHAI,JESHUBEN MUGATLAL,MINOR LATTA MUGATLAL THRO' GUARDIAN R.NO.2,MINOR DHARMISHTA MUGATLAL THRO' GUARDIAND R.NO.2,UNITED INDIA INSURANCE COMPANY	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS PAURAMI B. SHETH,MR MANAV A MEHTA
4838	FA/1711/1995	18/01/2012	MAHENDRASINH KARANSINH ZALA,	UNSERVED EXPIRED (N)	GUJ STATE ROAD TRANSPORT CORPN,RANJIT SINH JITUBHA JADEJA	NOTICE SERVED,NOTICE UNSERVED
4839	FA/1712/1995	25/11/2011	ORIENTAL INSURANCE CO.LTD.,	MR RITURAJ M MEENA	SAROJBEN ATMARAM NATHALAL PATEL,RAVAL BAKULAL KESHAVLAL,NATHALAL RAMDAS BHAJANIA	NOTICE SERVED,DELETED,MR SANDIP C SHAH
4840	FA/1713/1995	10/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	HEIRS OF GOVINDBHAI KATARIA KUVERBEN GOVINDBHAI KATARIA,RAMUBEN GOVINDBHAI MINOR THRO'GUARDIAN KUVERBEN,RAMESHBHAI GOVINDBHAI MINOR THRO' GUARDIAN KUVERBEN,GIRISHBHAI GOVINDBHAI MINOR THRO' GUARDIAN KUVERBEN,VIKRAMSINH NAGBHA JHALA	,NOTICE SERVED,(MR NIRZAR S DESAI)
4841	FA/1717/1995	11/04/2008	GENERAL MANAGAER,WESTERN RAILWAY,DIVISIONAL RAILWAY MANAGER	MRS VASAVDATTA BHATT,MS MEGHA JANI	JILUBEN WD/O JUSABBHAI UMARBHAI,JAMALBHAI JUSABBHAI BOTH LEGALHEIRS OF DECD.JUSABBHAI,A D VYAS SECRETARY BAR COUNCIL OF GUJARAT	NOTICE SERVED,MR YOGESH S LAKHANI
4842	FA/1718/1995	11/10/2013	DUSHYANTKUMAR HARITSINHJI GOHIL,	MR BH UPADHYAY,MR C B UPADHYAYA	BHAVNADEVI MAHENDRAKUMAR PATERIA,CHETNADEVI AJITSINHJI BHATTI	(MR JD AJMERA)
4843	FA/1719/1995	19/01/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	HABIBBHAI NANUBHAI SUMAR,RAJENDRA TRANOSPORT,HUSENBHAI KADARBHIA SIPAI,BACHUBHAI DEEPCHAND SINDHI DELETED CT.ORDER,DTD.5-12-2011,RAJENDRAKUMAR BACHUBHAI SINDHIDELETED,CT.ORDER,DTD.5-12-11.,MANIBEN RUPCHAND SINDHI DELET ED.CT.ORDER,DTD.5-12-2011.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR SANJAY U DAVE
4844	FA/1722/1995	05/08/2011	A'BAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	RASIKLAL S MARADIA,	REFUSED SERVED (N) (10)
4845	FA/1725/1995	23/09/2008	A'BAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	AMBICA SCALE MFG.WORKS,	
4846	FA/1726/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPN.,,	TANNA ASSOCIATES	C M C (INDIA) PVT.LTD.,	NOTICE SERVED
4847	FA/1727/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPN.,,	TANNA ASSOCIATES	CORONATION FLOUR MILLS,	NOTICE SERVED
4848	FA/1729/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	MEHTA MACHINARY MFG.PVT.LTD.,	NOTICE SERVED

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4849	FA/1730/1995	05/08/2011	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	RASIKLAL S MARADIA,	REFUSED SERVED (N) (10)
4850	FA/1735/1995	05/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	LALIT METAL INDUSTRIES,	REFUSED SERVED (N) (10)
4851	FA/1736/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	DIVYANG ROLLING MILLS,	RULE SERVED BY DS
4852	FA/1737/1995	05/08/2011	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	LALIT METAL INDUSTRIES,	REFUSED SERVED (N) (10)
4853	FA/1738/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	AMBICA SCALE MFG.WORKS,	MR. BK. RAJ
4854	FA/1740/1995	17/08/2012	MEHTA TRADERS,	RULE UNSERVED	CENTRAL BANK OF INDIA,	MS PAURAMI B. SHETH
4855	FA/1742/1995	23/06/2014	K NARESH & COMPANY,	MR HARIN P RAVAL	CENTRAL BANK OF INDIA,	RULE SERVED,MS PAURAMI B. SHETH
4856	FA/1746/1995	10/06/2013	UNION OF INDIA,DIRECTOR GENERAL OF POST & TELEGRAPHS,POST MASTER GENERAL	MR KETAN A DAVE	GUNVANTLAL K SHAH,UNITED INDIA INSURANCE CO LTD,MANAGER UNITED COMMERCIAL BANK,CANARA BANK,ROSHAN TRANSPORT & FORWARDING AGENCY	SERVED BY RPAD (N),NOTICE UNSERVED, (MR TS NANAVATI),(MR AJ SHASTRI),THAKKAR AND PAHWA ADVOCATES,MR PURVISH J MALKAN
4857	FA/1750/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	PANKAJ FABRICS CO.,,	NOTICE SERVED BY DS,MR IM BENGALI
4858	FA/1751/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPN.,,	TANNA ASSOCIATES	B M P TEXTILES PVT.LTD.,	RULE SERVED BY DS,MR IM BENGALI
4859	FA/1752/1995	29/06/2017	AHMEDABAD MUNICIPAL CORPN.,,	MR BP TANNA	MAHENDRA VRAJLAL KANSARA,	DS AFF.NOT FILED (R)
4860	FA/1757/1995	24/04/2012	PRATAPBHAI GANESHBHAI CHAUDHARI,	MR SHAKEEL A QURESHI	BANVARILAL GODHARAM PATEL,UNITED INDIA INSURANCE CO LTD.	NOTICE UNSERVED,MS AMEE YAJNIK
4861	FA/1758/1995	20/12/2011	SHANTILAL ANDARJI YOGI,	MR RV DESAI	ALL INDIA CONGRESS COMMITTEE,ORIENTAL INSURANCE CO. LTD	SERVED BY RPAD (N),MR RAJNI H MEHTA
4862	FA/1795/1995	25/04/2017	HEIRS OF LATE SAIYAD RIAZHUSEN3,SAIYAD HASINAHMED RIAZHUSEN,SAIYAD RASHIDAHMED RIAZHUSEN	MR AJ MEMON	AHMEDABAD MUNICIPAL CORP,	
4863	FA/1820/1995	08/09/2009	NEW INDIA ASSURANCE CO. LTD,	(MR HM BHAGAT),MR AJAY R MEHTA	HEIRS OF DECEASED HUSENIBHAI TAHERALI SIRIBEN H SUGARWALA&5,MINOR SHEREBANU H SUGARWALA,MINOR NISHRIN H SUGARWALA,MUNIRA H SUGARWALA,BHUPENDRA JATASHANKER DAVE,JAYANTILAL N SAKARIYA	NOTICE NOT RECD BACK,NOTICE SERVED,MR MA KHARADI,MR PREMAL S RACHH
4864	FA/1821/1995	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),(MR NP NANAVATI)	NARANBHAI SOLOYABHAI CHHARA DELETED AS PER COURT'S ORDER,MEENABEN WIDOW OF NARANBHAI CHAARA,RAMSING PANESING MARWADI,TULSI TRANSPORT COMPANY,BHARATIYA JANATA PARTY	,NOTICE UNSERVED,DELETED, (PRADYUMAN B BHATT),MR HM PARIKH

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4865	FA/1822/1995	08/09/2009	NEW INDIA ASSURANCE CO.LTD,BHUPENDRA JATASHANKAR DAVE,JAYANTILAL N SHAKARIYA	(MR HM BHAGAT),MR AJAY R MEHTA	AKBARALIA JIVJI VAKHARIA VORA & 5,BHUPENDRA JATASHANKER DAVE TRANSPOSED AS APPELLANT,JAYANTILAL N SHAKARIYA TRANSPOSED AS APPELLANT,HEIRS OF DECEASED HESENIBHAI TAHERALI,SHIRIBEN H SUGARWALA,M/S SUGARWALA ROLLER FLOUR & OIL MILLS,UNITED INDIA INSURANCE CO	,DELETED,MR VIBHUTI NANAVATI,MR HARESH H PATEL
4866	FA/1823/1995	23/06/2016	MANJULABEN ALIAS NARMADABEN GOVINDLAL,	MR JAYESH A DAVE,(MR UR KAPADIA)	GHANSHYAMLAL D SAPRA,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR DN TRIVEDI
4867	FA/1824/1995	08/09/2009	NEW INDIA ASSURANCE CO. LTD,BHUPENDRA JATASHANKER DAVE,JAYANTILAL N SHAKARIYA	(MR HM BHAGAT),MR AJAY R MEHTA	SAIFUDDING TAHERLI KAPASI & 5,BHUPENDRA JATASHANKER DAVE TRANSPOSED AS APPELLANT,JAYANTILAL N SHAKARIYA TRANSPOSED AS APPELLANT,HEIR OF HUSENIBHAI TAHERALI SHIRINBEN H SUGARWALA,M/S SUGARWALA ROLLER FLOUR & OIL MILLS,,UNITED INDIA INSURANCE CO.	,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR HARESH H PATEL
4868	FA/1826/1995	08/09/2009	NEW INDIA ASSURANCE CO. LTD,BHUPENDRA JATASHANKER DAVE,JAYANTILAL N SAKARIYA	(MR HM BHAGAT),MR AJAY R MEHTA	FAZLE ABBAS MOHMED ALI TELWALA& 5,BHUPENDRA JATASHANKER DAVE TRANSPOSED AS APPELLANT,JAYANTILAL N SAKARIYA TRANSPOSED AS APPELLANT,HEIRS OF DECEASED HUSENIBHAI TAHERALI,SHIRINBEN H SUGARWALA,OWNER M/S SUGARWALA ROLLER FLOUR & OIL MILLS,UNITED INDIA INSURANCE CO.LTD	,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR HARESH H PATEL
4869	FA/1827/1995	08/09/2009	NEW INDIA ASSURANCE CO. LTD,BHUPENDRA JATASHANKAR DAVE,JAYANTILAL N SHAKARIYA	(MR HM BHAGAT),MR AJAY R MEHTA	HEIRS OF HARISHBHAI M RAVAL VASANTIBEN HARISHBHAI RAVAL &9,KAUSHAL HARISHBHAI RAVAL,KAJAL H RAVAL MINOR,DHANGAURI KANGANLAL RAVAL,MAGANLAL MOHANLAL RAVAL,BHUPENDRA JATASHANKAR DAVE TRANSPOSED AS APPELLANT,JAYANTILAL N SHAKARIYA TRANSPOSED AS APPELLANT,HEIRS OF DECEASED HUSENIBHAI TAHERALI SHIRINBEN H SUGARWALA,M/S SUGARWALA ROLLER FLOUR & OIL MILLS,,UNITED INDIA INSURANCE CO	,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR HARESH H PATEL
4870	FA/1828/1995	08/09/2009	NEW INDIA ASSURANCE CO.LTD.,JAYANTILAL NANJIBHAI,BHUPENDRA JATASHANKAR	(MR HM BHAGAT),MR AJAY R MEHTA	MAHEFUZABAI MOHMEDALI & 6,ANVARALI MOHMEDALI,SIRINBAI HUSENIBHAI SUGARWALA,UNITED INDIA ASSURANCE CO.,JAYANTILAL NANJIBHAI TRANSPOSED AS APPELLANT,BHUPENDRA JATASHANKAR TRANSPOSED AS APPELLANT,SUGARWALA ROLLER & OIL MILL	,NOTICE SERVED,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR HARESH H PATEL
4871	FA/1843/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	RAJIV SHANTILAL MARADIA,	NOTICE SERVED BY DS
4872	FA/1844/1995	16/03/2018	AHMEDABAD MUNICIPAL CORPORATION,	MR BP TANNA	RAJIV SHANTILAL MARADIA,	
4873	FA/1849/1995	08/02/2011	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,JALARAM TRANSPORT COMPANY	MR RR MARSHALL,MR ANAL S SHAH	BHALUBHAI CHINUBHAI PATEL,UMESHBHAI BHALUBHAI PATEL,SANGEETABEN BHALUBHAI PATEL,MINOR DHARMENDRA BHALUBHAI THRO' GUARDIAN R.NO.1,MINOR SUMITABEN BHALUBHAI THRO' GUARDIAN R.NO.1,MEHMOODBHAI ISMAILBHAI SHAIKH,AHMADBHAI DAWOODBHAI VORA,NEW INDIA ASSURANCE CO.LTD.,RATILAL KHEMJI BHADRA	,NOTICE SERVED,MR AJAY R MEHTA,MR BS PATEL
4874	FA/1850/1995	05/07/2017	KOLI BALABHAI BHURABHAI,	NOTICE UNSERVED	BORANA JORUBHAI GANDABHAI,BORANA DILIPBHAI JORUBHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR SANDIP C SHAH

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4875	FA/1851/1995	08/02/2011	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	ASHOKKUMAR K NAKARANI,SATTARBHAI AAMODBHAI,ARVINDBHAI HIRJIBHAI	NOTICE SERVED,MR AMIT V THAKKAR
4876	FA/1856/1995	30/09/2014	M/S JAY MAHAVIR TRADING CO.,	MS PJ DAVAWALA	CENTRAL BANK OF INDIA,	MS PAURAMI B. SHETH
4877	FA/1858/1995	01/03/2012	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,	MR KK NAIR	LILABEN RAJUBHAI @ RAJENDRAKUMAR PATEL,AMARITABEN RAJUBHAI @ RAJENDRAKUMAR (MINOR),TEJAS RAJUBHAI @ RAJENDRAKUMAR (MINOR),SHARDABEN DINUBHAI PATEL,DADARAO MADHAVRAO,JAGDAMBE TRAVELLERS C/O RAMANLAL MANSUKHLAL RANA	NOTICE SERVED,MR JITENDRA M PATEL
4878	FA/1860/1995	31/01/2020	LIC THROUGH ITS LAW OFFICER,	MR DAXESH T DAVE	BAIRAJ KUVARBA JORAVARSINGH CHAUHAN,	MR HARIN P RAVAL
4879	FA/1873/1995	01/02/2012	GUJ STATE ROAD TRANSPORT CORPN,	MR HS MUNSHAW	PRAVINKUMAR CHIMANLAL PARMAR,MOHANBHAI NARAYNABHAI PATEL,ORIENTAL INSURANCE CO. LTD.,JIBAPA NARSINGRAJ,ARVINDBHAI D SOLANKI	NOTICE SERVED,DELETED,MR RAJNI H MEHTA
4880	FA/1875/1995	08/08/2011	G SHANTILAL TRANSPORT CO,	(MR CHANDRAKANT SHAH),MR SANDIP C SHAH	TRANSPEK INDUSTRY LTD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NANAVATI ASSOCIATES
4881	FA/1877/1995	09/03/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BAXARAM NAGINARAM DOGRA,PAMBODEVI BAXARAM DOGARA,KRISHNADEVI HANSRAJ DOGARA,CHANCHALDEVI HANSRAJ DOGARA,REKHABEN HANSRAJ DOGARA,POLICE INSPECTOR TO THE MATAR POLICE,NEW INDIA ASSURANCE CO. LTD.,RAJESHBHAI OMPRAKASH	,NOTICE UNSERVED,MR PT JASANI
4882	FA/1878/1995	18/06/2009	NAGJI RANCHHOD PATOLIA KANBI &2,DUDHIBAI NAGJI PATOLIA,NATHA NAGJI PATOLIA	MR SV PARMAR	MADHU NTHA PATOLIA & 4,HANDA NATHA PATOLIA,BHAVNA NATHA PATOLIA,MINOR NILESH NATHA PATOLIA,BAI SHANTA NATHA PATOLIA	MR RD DAVE,MR ANSHIN H DESAI
4883	FA/1879/1995	22/06/2018	ABDULBHAI S NADIADWALA,	NOTICE UNSERVED	HERIS OF MOHAMMEDBHAI DAWOODBHAI,MARIYAMBEN WD/O MOHAMMADBHAI DAWODBHAI,FARIDMOHAMMED MOHAMMEDBHAI,SAMSUDDIN MOHAMMEDBHAI	,NOTICE SERVED,NOTICE UNSERVED,(MR GIRISH D BHATT)
4884	FA/1880/1995	01/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	ARVINDBHAI DAHYABHAI SOLANKI,MOHANBHAI NARAYANBHAI PATEL,ORIENTAL INSURANCE CO.LTD.,JIBALA NARSING RAY (DELETED),A D SOLANKI (DELETED)	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,MR HM PARIKH
4885	FA/1881/1995	01/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KAUSHALKUMAR BHIKHABHAI ACHARYA,MOHANBHAI NARAYANBHAI PATEL,ORIENTAL INSURANCE COMPANY LIMITED,JIBAPA NARSING- DELETED.,ARVINDBHAI D SOLANKI-DELETED.	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,MR HM PARIKH
4886	FA/1920/1995	13/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR YN RAVANI	NAVALSINH RAMSINH BARIA,CHHATRASINH NAVALSINH KOLI,BALVANTSINH NAVALSINH KOLI,ABDULKADAR ABDUL REHMAN BALOCH	DELETED,MS NAYANA V PANCHAL
4887	FA/1929/1995	30/11/2011	TILOTAMA CHANDRAVADAN LASHKARI,JABAL CHANDRAVADAN LASHKARI	MR MJ THAKORE	JIGEN NON TRADING ASSOCIATION,MAHENDRA BABUBHAI PANCHAL,DEEPAK B PANCHAL	MR IM BENGALI,NANAVATI ASSOCIATES
4888	FA/1930/1995	30/11/2011	ZENOBIA NOSHIR SETHNA,NOSHIR HORMUSAJI SHETHNA	MR MJ THAKORE	JIGEN NON TRADING ASSOCIATION,MAHENDRA B PANCHAL,DEEPAK B PANCHAL	MR IM BENGALI,NANAVATI ASSOCIATES
4889	FA/1942/1995	22/01/2013	ANJANABEN W/O DAHYABHAI SHANABHAI & 3,MINOR RUSHIT DAHYABHAI PATEL,MINOR BHARAT DAHYABHAI PATEL,NARMADABEN W/O SHANABHAI MAHIJIBHAI	MR BB NAIK	MATAPRASAD RAMSUNDAR YADAV & 2,M/S ROAD TRANKERS,NATIONA INSURANCE COMPANY	RULE SERVED,MR RAJNI H MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4890	FA/1943/1995	30/07/2019	CALGON TRADING CO.,	MR JB DASTOOR	BANK OF BARODA.,PRITI ORIGANISER PVT LTD,SUBHASH A DALMIYA,MAHESHKUMAR M DALMIYA,JUGALKISHORE P DALMIYA,VINODKUMAR B DALMIYA,KAJRIWAL UDYOG CORP	,SERVED BY AFFIX(N),NOTICE UNSERVED,MR BHARAT T RAO,MR SH SANJANWALA,(MR AY KOGJE)
4891	FA/1944/1995	21/07/2010	STATE BANK OF SAURASHTRA,	MR SATYAJIT SEN	DIVYA PRAKASH PROCESSING INDUSTRIES & 7,SHIVLAL GANGADAS,KARSHAN BHAGVAN,KESHAVLAL VASHRAMBHAI,JAYSHREEBEN BABULAL,JAYANTILAL MAVJIBHAI,ASHVINKUMAR SHIVLAL,SHIVLAL GANGADAS	NOTICE SERVED,(MR NS SHETH)
4892	FA/1946/1995	24/08/2011	STATE BANK OF SAURASHTRA,	MR SATYAJIT SEN	M/S DIVYA PRAKASH TEXTILE & 4,SHIVLAL GANGDAS,KARSHANBHAI BHAGVANBHAI,BABULAL VASHRAMBHAI,ASHWINKUMAR SHIVLAL	(MR NS SHETH)
4893	FA/1947/1995	11/08/2009	NIRMALABEN KANAIYALAL MEHTA,NIRMALABEN KANAIYALAL MEHTA,RAJNIKANT KANAIYALAL MEHTA,CHETANKUMAR KANAIYALAL MEHTA,SANJAYKUMAR KANAIYALAL MEHTA,USHABEN MANOJKUMAR GOR,BHARTIBEN ASHOKKUMAR TRIVEDI,DIPIKABEN ASHESHKUMAR PUROHIT,NIRMALABEN KANAIYALAL MEHTA,RAJNIKANT KANAIYALAL MEHTA	MS FARHANA Y MANSURI,MR LIYAKAT I MEHTA	ATABHAI CHHAGANBHAI RAVAL,PATEL JYANTIBHAI BHAGWANDAS,UNITED INDIA INSURANCE CO LTD,PRAVINSINH BHURSINH,PATEL BHARATKUMAR LALUBHAI,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,(MR UMESH A TRIVEDI),MS LILU K BHAYA,MR NAVNIT M TAILOR
4894	FA/1949/1995	13/04/2012	GUJARAT STATE RAOD TRANSPORT CORPORATION,	MS KIRAN D PANDEY	DAHYABHAI HIRABHAI ROHIT,KALUBHAI GULAMNABI PANAR	DELETED,MR MTM HAKIM
4895	FA/1952/1995	11/05/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	MANSUKHLAL TALAKSHI THACKER DECD.THROUGH HIS HEIRS & L.RS.,KASHIBEN WD/O TALAKSHI THAKKAR,CHAMANLAL TALAKSHI THAKKAR.,NAVINCHANDRA TALAKSHI THAKKAR,NOT KHOWN,NATUBHAI CHHOTABHAI AMIN	,MR YM THAKKAR,MR.HIREN M MODI
4896	FA/1953/1995	09/03/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	RAMESH VAGHJI THACKER,NOT KNOWN,NATUBHAI CHHOTABHAI AMIN	,NOTICE SERVED
4897	FA/1971/1995	21/11/2011	NEW INDIA ASSURANCE CO. LTD.,	MR BH BHAGAT,MR BR SHAH,MS LILU K BHAYA	HEMKUNVERBA W/O KANUBHA MANUBHA ZALA,TRUSHARSINH KANUBHA,JIGNABEN KANUBHA,BAKUBA MANUBHAI ZALA,BACHANSINH KARTARSING SIKH,ASANKAUR GURUBACHANSING K.JAT	NOTICE UNSERVED,MR HM PARIKH
4898	FA/1977/1995	12/12/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	DEVUBEN MALSUR LOH,MINOR BABA MALSUR THR' NATURALGUARDIAN DEVUBEN M LOH,JEHABHAI KANABHAI LOH,HIMABEN JEHABHAI LOH,BASIR AMAR MALEK (DELETED),CHHANABHAI KARSANBHAI PATEL,ALIBHAI MOHMADBHAI MALEK	NOTICE SERVED,DELETED,MR SATYAM Y CHHAYA
4899	FA/1978/1995	13/12/2011	PRABHUDAS PARSHOTTAMDAS PATEL,	MR BHARAT JANI	KANTIJI KODARJI JHALA & 4,TULSIBHAI SHAMAJIBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.,AMBALAL NATHALAL MODI DECD.THROUGH LRS,SMT.KANTABEN AMBALAL MODI,MAHESHKUMAR AMBALAL MODI,CHETNABEN RAJESHKUMAR MODI,UNITED INDIA INSURANCE CO.LTD.	,MR VASANTS SHAH,(MR S N THAKKAR),MR PRASHANT MANKAD
4900	FA/2081/1995	09/07/2013	MAHESHBHAI @ SURESHBHAI BALAJIGODIYA,	MR MTM HAKIM	AJITSING SHANABHAI SOLANKI & 1,GSRTC	RULE NOT RECD BACK,MRS VASAVDATTA BHATT
4901	FA/2082/1995	25/04/2017	BHAVU ALIAS BHAVJI KARASANBHAI,	MR GAURANG H BHATT	HARJIBHAI CHATURBHAI,CHATURBHAI DHARMSHIBHAI,UNITED INDIA INSURANCE COLTD,KARSANBHAI CHATURBHAI	
4902	FA/2083/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANCHABHAI SAVABHAI,	MR YOGESH S LAKHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4903	FA/2084/1995	02/05/2017	HIRABEN BHUPATBHAI,MINOR GITABEN BHUPATBHAI,MINOR KRISHNABEN BHUPATBHAI,MINOR TINU BHUPATBHAI,MOHINIBEN DANSINGHBHAI	MS RV ACHARYA	MANJI V KOLI,RANJITSING ALIAS BAPLALAL J CHUDASAMA,NEW INDIA INSURANCE CO LTD	NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR MAULIK J SHELAT)
4904	FA/2086/1995	26/12/2012	MANJUBEN WD/O SURESHKUMAR B SHARMA,BIRDICHAND J SHARMA,NARMADADEVI W.O BIRDICHAND J SHARMA	MR VIPUL S MODI	MUSTAKKHAN R PATHAN,MANGILAL MULCHAND,NEW INDIA ASSURANCE CO LTD	RULE SERVED BY DS,MR YN RAVANI,MS LILU K BHAYA
4905	FA/2087/1995	27/12/2011	SANTOSHBEN W/O DECEASED PRAKASHCHANDRA KALURAM AGRAWAL & 4,NAYANKUMAR PRAKASHCHANDRA AGRAWAL,JIGNESH PRAKASHCHANDRA AGRAWAL,JAYABEN D/O PRAKASHCHANDRA K AGRAWAL,JAMNABEN W/O KALURAM BIRDICHAND AGRAWAL	MR VIPUL S MODI	PARSOTTAMBHAI SHANKARBHAI SOLANKI & 4,NATIONAL INSURANCE CO. LTD.,SOVANJI PRADHANJI THAKOR,HASMUKHLAL AMBALAL PATEL,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH,MR MA PAREKH
4906	FA/2091/1995	29/03/2017	DINESH HEMRAJBHAI CHAVDA,	(MR HM PRACHCHHAK)	HASAN MOHMMAD PATHAN & 2(DELETED),GULAMALI GULAM NABI SHEIKH,ORIENTAL INSURANCE CO.LTD.	DELETED,MS AMEE YAJNIK,MR AS ASTHAVADI,HCLS COMMITTEE
4907	FA/2094/1995	26/12/2019	JIVIBEN RAMABHAI,	HCLS COMMITTEE,MR. AUM M KOTWAL	SECRETARY STATE OF GUJARAT,DISTRICT COLLECTOR,AHMEDABAD	NOTICE SERVED
4908	FA/2099/1995	13/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR YN RAVANI	AHMED ABDULSALAM MANKI,SAIDA W/O.AHMED ABDULSALAM MANKI,ABDULSALAM AHMED SAYEED	RULE SERVED,MRS SANGEETA N PAHWA
4909	FA/2102/1995	23/11/2011	DANA PUNA PARMAR- HEMIBEN D PARMAR,HITESH D PARMAR,TARUNABEN D PARMAR	RULE SERVED	NATWARLAL M NAKUM,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI,MS KRUTI J VORA
4910	FA/2189/1995	01/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANGABEN D/O NAVAJI ZAVERJI & 1,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION ,A GOVT. COMPANY	
4911	FA/2192/1995	16/09/2008	GUJARAT RURAL HOUSING BOARD,	MR MUKESH A PATEL	PRESIDENT,SHIV-SHAKTI CO.OP. HOUSING SOCIETY,NENBAI W/O DECEASED RAMJI VAGHAJI HARIJAN,NARAN SON OF DECEASED RAMJI VAGHAJI HARIJAN,KU. GANGBAI D/O DECEASED RAMJI VAGHAJI HARIJAN,KU. LAKHIBAI D/O DECEASED RAMJI VAGHAJI HARIJAN	NOTICE SERVED
4912	FA/2193/1995	28/03/2017	MAHARAJA SAYAJIRAO UNIVERSITY OF BARODA,	MR SN SHELAT	SHEEA ANANT DADHE,MINOR SANJAY ANANT DADHE,MINOR MS VANDANA ANANT DADHE,MINOR KUNDA ANANT DADHE,MINOR NANDA ANANT DADHE,PARAS ENGINEERING COMPANY,BIPINCHANDRA SHANTILAL SHAH,PANKAJKUMAR SHANTILAL SHAH	,NOTICE SERVED,MR NILESH A PANDYA
4913	FA/2196/1995	26/09/2008	ORIENTAL INSURANCE COMPANY LTD,	MR KK NAIR	JIVIBEN DHANJI,JAYABEN DHANJI,UKABHAI DHANJI,PRABHABEN DHANJI,MANEKBEN DHANJI,SHARDUL DHANJI,MINOR VIJUBEN DHANJI,MINOR GORDHAN DHANJI,AARAB MOHMEDBIN HASAN,GADHIYA NARAN PALABHAI,HASMUKH JAYANTILAL JOSHI,DIPAK NARAN GADHIYA	,NOTICE UNSERVED,MR GAURANG H BHATT,(MR SURESHM SHAH)
4914	FA/2197/1995	20/12/2011	MUKUNDLAL R SHAH,	MR JAYESH M PATEL	CHANDUBHAI B RATHVA,GHANSHYAMBHAI G PATEL,UNITED INDIA INSURACNE CO LTD	RULE SERVED,SERVED BY AFFIX. (R)
4915	FA/2199/1995	17/09/2019	GOVINDLAL C PATEL,	MS SHVETA J SHAH	NATHDWARA CO OPP HSG.SOCIETY LTD,DASHRATHBHAI M PATEL,PRAFULBHI RAMBHAI,POPATLAL BAPUBHAI,SHAKRABHAI BAPUBHAI,DWARKADAS TRIBHOVANDAS,JAYENDRAKUMAR PATEL & CO.	NOTICE SERVED,NOTICE UNSERVED,MR MB KYADA

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4916	FA/2200/1995	06/12/2010	SHRIKANTBHAI RANCHHODBHAI PATEL & 1,SHAILESHBHAI RANCHHODBHAI PATEL	(MR RM VIN)	RAMESHBHAI RANCHHODBHAI PATEL,INDUBEN PRAFULBHAI PATEL,HANSABEN VIRAMBHAI OZA,LATIKABEN BIPINBHAI PATEL,SITABEN YATINBHAI PATEL,PANNABEN KANTIBHAI PATEL,MINABEN ARVINDBHAI PATEL,BHARTIBEN DILIPBHAI PATEL,SHYAMBEN ARVINDBHAI PATEL	,NOTICE SERVED,NOTICE UNSERVED,MR AR MAJMUDAR
4917	FA/2302/1995	25/04/2017	DIPAKKUMAR KANTILAL DESAI,	MR DD VYAS	LAND ACQUISITION OFFICER & 1,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	
4918	FA/2303/1995	14/03/2018	LAXMANBHAI D PARMAR,BHANUBEN L PARMAR	,MR MANOJ N POPAT	MANJIBHAI T PATEL,MANJIBHAI T PATEL,NATIONAL INSURANCE CO LTD	
4919	FA/2304/1995	10/02/2012	GUJARAT STATE ROAD TRANSOIRT CORPORATION,	(MR MD PANDYA)	ASHOKBHAI NANANKCHAND CHANDDHA,YUSUFBHAI M MANSURI	NOTICE SERVED,MR MTM HAKIM
4920	FA/2311/1995	18/04/2017	AHMEDABAD MUNICIPAL CORP,	TANNA ASSOCIATES	NIRMA CHEMICALS WORKS LTD,	
4921	FA/2312/1995	18/04/2017	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	NIRMA CHEMICALS WORKS LTD,	
4922	FA/2313/1995	18/04/2017	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	NIRMA CHEMICALS WORKS LTD.,	
4923	FA/2317/1995	25/07/2011	HASHMUKHLAL CHHOTALAL SHAH,	(MR MC SHAH)	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER,MR MG NAGARKAR,MR DU SHAH
4924	FA/2318/1995	25/07/2011	HERIS OF CHANDULAL NATHAJIBHAIDESAI- 1. PRADEEP C. DESAI,PIYUSH CHANDULAL DESAI	(MR MC SHAH)	OFFICER ON SPECIAL DUTY(LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	GOVERNMENT PLEADER,MR MG NAGARKAR,MR DU SHAH
4925	FA/2325/1995	02/12/2011	RAJESH NARANDAS LUHANA,	NOTICE NOT RECD BACK,RULE UNSERVED	DILIP HIRALAL PATODIA & 5,SHANKARLAL MOTIBHAI,NARAYAN PESHUMAL MEGHANI,UNITED INDIA INSURANCE CO.,WAGHER PRAFULCHANDRA,NEW INDIA INSURANCE CO. LT.D	RULE SERVED,RULE UNSERVED,(MR SANDEEP N BHATT),MR AR THACKER,MS LILU K BHAYA,(MR MAULIK J SHELAT)
4926	FA/2377/1995	07/04/2017	GSRTC,	MR HEMANT S SHAH	KAMLABEN WD/O NATVERLAL MOHANLAL DARJI & 4,MINOR RAJESHKUMAR NATVERLAL,LILABEN WD/O RAMANLAL NATVERLAL,MINOR HEMABEN RAMANLAL,MINOR PUNJIBEN RAMANLAL	
4927	FA/2379/1995	26/04/2017	CHANDRAKANT CHHAGANLAL PATEL,	MR D V MEHTA	DRIVER OF BUS NO.GRU 8628 PIRABHAI OKHABHAI MIR & 1,GSRTC	
4928	FA/2380/1995	23/01/2012	JAYCHANDBHAI RAMABHAI PATEL,	NOTICE SERVED	MANOJKUMAR ISHWARLAL PANCHAL,ARVINDBHAI ISHWARLAL PANCHAL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR KF DALAL,MR NAVNIT M TAILOR
4929	FA/2381/1995	20/12/2011	LALITKUMAR TRIKAMJIBHAI CHAVDA,	MR PM THAKKAR	RAMJIBHAI MAVJIBHAI PARMAR & 2,ARJANBHAI AMRABHAI MAKWANA,NOATIONAL INSURANCE COMPANY	RULE SERVED,MR MEHUL SHARAD SHAH
4930	FA/2382/1995	01/05/2017	YASHWANTLAL G SHROFF,SINCE DECD.THRU HIS HERIS & L.RS.,SHANTABEN YASHWANTLAL SHROFF 80 YRS.WIFE,ASHOK YASHWANTLAL SHROFF,SON,SHARAD YASHWANTLAL SHROFF,SON,USHA SURESH SHETH,54 YRS, DAUGHTER	MR SV RAJU	DY.COLLECTOR & LAQ OFFICER,S.T.CORP.	NOTICE SERVED,MR HS MUNSHAW
4931	FA/2384/1995	13/12/2011	DIVYABEN WD/O MOHANLAL PADAMSHI MAALDE,ARCHNA MOHANLAL MALDE,ABHILASH MOHANLAL MALDE MINOR THRO' GUARDIAN NO.1.,NAMRATA MOHANLAL MALDE MINOR THRO' GUARDIAN NO.1.,GANGABEN M/O. MOHANLAL MALDE	MR SANDIP C SHAH	GHANIBHAI NOORMAHAMAD,NATIONAL INSURANCE COMPANY LIMITED	MR RC KAKKAD,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4932	FA/2385/1995	06/07/2009	RAMESHBHAI J MASANI,	MR BHARAT JANI	BACHUBHAI VERSIBHAI,GSRTC,VADANSING M RATHOD,MOHANLAL K PATEL,UNITED INDIA INSURANCE CO LTD	,MR YOGESH S LAKHANI,MR NAVNIT M TAILOR
4933	FA/2388/1995	09/03/2016	HEIRS OF BHAVJIBHAI SHANKERBAI,SUMANBEN BHAVJIBHAI,MINOR ANJANABEN BHAVJIBHAI THRO' GUARDIAN R.NO.1.1,MINOR VANDANABEN BHAVJIBHAI THRO' GUARDIAN R.NO.1.1.,MINOR YOGESHKUMAR BHAVJIBHAI THRO' GUARDIAN R.NO.1.1.,MINOR JAYESH BHAVJIBHAI THRO' GUARDIAN R.NO.1.1.	MR GAURANG H BHATT	RAMBHAI GANABHAI,DSP,UNITED INDIA INSURANCE CO LTD	,GOVERNMENT PLEADER,MS AVANI S MEHTA
4934	FA/2389/1995	07/08/2015	YOGESHKUMAR B BACHCHAW,	MR GAURANG H BHATT	RAMBHAI GANABHAI,DSP,UNITED INDIA INSURANCE CO LTD	,GOVERNMENT PLEADER,MS AVANI S MEHTA
4935	FA/2399/1995	27/12/2011	MAHENRABHAI,	MR SANDIP C SHAH	RAMESHBHAI A PATEL,VISHNUBHAI V NAYAK,NATIONAL INSURANCE CO LTD	MR YN RAVANI,MR KL DAVE,MS LILU K BHAYA
4936	FA/2400/1995	13/04/2017	VATAN DYE CHEM INDUSTRIES,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA	RAMILABEN WD/O KARANSINH BILWAD,SNEHLATA K BILWAD (MINOR),RITABEN K BILWAD,HIMATSINH V BILWAD,RUKHIBEN W/O HIMATSINH BILWAD,VAHEEDKHAN H PATHAN,NATIONAL INSURANCE CO LTD,ABDULMAJID I SHAIKH	,(MR MUKESH R SHAH)
4937	FA/2403/1995	14/06/2017	HETIBEN ISHWARBHAI PATEL & 4,MINOR SUMITRABEN ISHWARBHAI PATEL,KADERIBEN PUNJABHI PATEL,MINOR JAYDEVBHAI PUNJABHI PATEL,ANANDIBEN PUNJABHAI PREMJIBBAIPATEL	NOTICE SERVED,UNSERVED EXPIRED (N)	GENERAL MANAGER,ST CORPORATION& 1,ST BUS DRIVER	
4938	FA/2404/1995	13/12/2011	AMRUTLAL NATHABHAI MOVALIYA &5,SHANTABEN AMRUTLAL,HARESHKUMAR AMRUTLAL MOVALIYA,NARENDRAKUMAR AMRUTLAL MOVALIYA,SUDHIRKUMAR AMRUTLAL MOVALIYA,SIMABEN AMRUTLAL MOVALIYA	MR AMAR N BHATT	MOHANLAL GORDHANBHAI BAVAJI &4,NEW INDIA ASSURANCE CO.LTD.,KESHAVBHAI BALUBHAI ADEDARA,DEVKUBHAI RAMBHAI,NEW INDIA ASSURANCE CO.LTD.,BABUBHAI KANUBHAI	NOTICE SERVED,MR RAJNI H MEHTA
4939	FA/2406/1995	29/11/2011	AMRUTGIR SHANGIR GOSAI,	MR BS PATEL	NANASAHEB SINGHOBA SURYAVANSHI,SUBHASH MANGESH SUKHI,NEW INDIA INSURANCE COMPANY	RULE SERVED,MR BH BHAGAT,MR SANDIP C SHAH
4940	FA/2407/1995	28/02/2012	ABDULMIYA CHHABAMIYA KURESHI,	MR VH DESAI,(MR SG SHAH)	ABDULBHAI MOHAMMADBHAI MANSURI,MANSINGBHAI S. CHAUDHARI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED
4941	FA/2410/1995	26/04/2017	RAJENDRASINH P SOLANKI,	MR AD DESAI	DIVYAKUVARBA R ROAL,	
4942	FA/2415/1995	12/04/2017	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	SINDHI SOCIAL CIRCLE SEVA KUNJTRUST,	
4943	FA/2418/1995	18/04/2017	AHMEDABAD MUNICIPAL CORP,	TANNA ASSOCIATES	INDIAN HAYUM PIPE CO,	
4944	FA/2419/1995	08/12/2011	ANWARHUSEIN SULEMAN GHANCHI,	MR RC KAKKAD	KISHORBHAI JIVRAJBHAI GADARA &2,DERENDRABHAI BACHUBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MS NITA U BHATT,MR UDAY R BHATT,(MR UMESH A TRIVEDI)
4945	FA/2420/1995	18/04/2017	AHMEDABAD MUNICIPAL CORP,	TANNA ASSOCIATES	CMC INDIA,	
4946	FA/2452/1995	14/06/2017	TUSHAR J SHAH,	NOTICE SERVED	HIRA TUSHAR SHAH D/O UTTAM C SHAH,	
4947	FA/2453/1995	21/02/2012	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAJKAMAL CONSTRUCTION CO.SHRI DHANJIBHAI AMBALAL PATEL.L.RS.,MUKESHBHAI DHANJIBHAI PATEL,UTKARSH DHANJIBHAI PATEL,KUMARI DIPTIBEN DHANJIBHAI PATEL	(MR PRAFUL J BHATT),MR GT DAYANI,MR HARSHAD J SHAH,(MR HM PRACHCHHAK)
4948	FA/2454/1995	03/04/2018	MEDITRADE,	NOTICE SERVED	STATE OF GUJARAT,DIRECTOR CENTRAL MEDICAL STORE	NOTICE SERVED
4949	FA/2486/1995	06/12/2010	DENA BANK,	(MR CC BHALJA)	HARPALSINH D CHUDASAMA,DANUBHA K CHUDASAMA (DECD.)HISHEIRS & LEGAL REP.,JAYDAIVSINH D CHUDASAMA,KARANSINH DANUBHA,HARPALSINH DANUBHA,INDUBA DANUBHA,PRAFULABEN DANUBHA,BARENDRABA DANUBHA,PRAVINSINH DANUBHA	,NOTICE SERVED,MR SH ALMAULA

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4950	FA/2487/1995	28/12/2011	CHAIRMAN GUJARAT SECONDARY EDUCATION BOARD,KM BHATT	MR AD OZA	NIRAV KANUBHAI OZA,STATE SECRETARY, SACHIVALAYA, GANDHINAGAR.	GOVERNMENT PLEADER,MRS NISHA M PARIKH
4951	FA/2488/1995	28/11/2011	RAMESHBHAI K YADAV,	MR CJ VIN	DAMJIBHAI KUNVERJIBHAI JADAV,THAKORBHAI UTTAMCHAND SHAH,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA
4952	FA/2591/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JIVANJI VISAJI,RAMAJI VASAJI,EXECUTIVE ENGINEER	,NOTICE SERVED
4953	FA/2592/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI FATABHAI,JIVANJI VISABHAI,EXECUTIVE ENGINEER	,NOTICE SERVED,UNSERVED EXPIRED (N)
4954	FA/2593/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHELABHAI RAMANJI PATEL,EXECUTIVE ENGINEER	,NOTICE SERVED
4955	FA/2594/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANILAL KISHORBHAI,PUNJABHAI BECHARBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
4956	FA/2595/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PUNJABHAI BECHARDAS,EXECUTIVE ENGINEER	,NOTICE SERVED
4957	FA/2596/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MOTIBHAI VALABHAI,MINOR MULJIBHAI,MINOR NATHABHAI,EXECUTIVE ENGINEER	NOTICE SERVED
4958	FA/2597/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GALBHAI RANCHHODBHAI,EXECUTIVE ENGINEER	,NOTICE SERVED
4959	FA/2598/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KARSANBHAI JETHABHAI PATEL,DEVJIBHAI KARSANBHAI PATEL,JASUBHAI KARSANBHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,SERVED BY AFFIX(N)
4960	FA/2599/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PUNJABHAI VANABHAI,SINCE DECD THRU HIS HEIRS & L.RS.,AMRUTBHAI PUNJABHAI,KANUBHAI PUNJABHAI,KACHARABHAI KHODABHAI,(ABATED)CRT'S ORDER DT.29/8/2008,SHAMALBHAI JETHABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,SHAILESHKUMAR SHAMALBHAI VALAND,PRAMILABEN SHAMALBHAI VALAND,JESANGBHAI JETHABHAI,(ABATED) CRT'S ORDER DT.29/8/2008,EXECUTIVE ENGINEER	,NOTICE SERVED,UNSERVED EXPIRED (N),LAW VERDICT
4961	FA/2600/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAJIBEN CHELAJI,PURIBEN CHELAJI,SAMABEN WD/O CHELAJI,EXECUTIVE ENGINEER	NOTICE SERVED,NOTICE UNSERVED
4962	FA/2601/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF JETHABHAI NANABHAI,SHAMARBHAI JETHABHAI VALAND,JESANGBHAI JETHABHAI VALAND,EXECUTIVE ENGINEER	,NOTICE SERVED,UNSERVED EXPIRED (N)
4963	FA/2602/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHIVABHAI JIVANBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
4964	FA/2603/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KANAJI KUBERJI,EXECUTIVE ENGINEER	,NOTICE SERVED
4965	FA/2604/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JOITABHAI PUNJABHAI PATEL,EXECUTIVE ENGINEER	,NOTICE SERVED
4966	FA/2605/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GALLABHAI RANCHHODBHAI,MOTIBHAI VALABHAI,MINOR MULJIBHAI VALABHAI,MINOR NATHABHAI VALABHAI,GANGABEN WD/O VALABHAI,EXECUTIVE ENGINEER	,NOTICE SERVED
4967	FA/2606/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI OTAMBHAI,EXECUTIVE ENGINEER	,NOTICE SERVED
4968	FA/2607/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SAHARBHAI KALABHAI,CHEHARBHAI RAMSINGBHAI,EXECUTIVE ENGINEER	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4969	FA/2608/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JASAKBHAI HATHIBHAI PATEL,HIRABHAI HATHIBHAI PATEL,JIVANBHAI VALABHAI,EXECUTIVE ENGINEER	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N)
4970	FA/2609/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI FATABHAI,RAMABHAI VISABHAI,EXECUTIVE ENGINEER	,NOTICE SERVED,UNSERVED EXPIRED (N)
4971	FA/2610/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMAJI RANCHHODJI,SHANKAJI RANCHHODJI,MOTIJI RANCHHODJI,PRADHANJI RANCHHODJI,KISHORBHAI HARIBHAI,EXECUTIVE ENGINEER	,NOTICE SERVED
4972	FA/2611/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PUNJAJI VORAJI,FATAJI JONAJI,AMAJI RANCHHODJI,SHANKAJI RANCHHODJI,MOTIJI RANCHHODJI,PATHAJI RANCHHODJI,EXECUTIVE ENGINEER	,NOTICE SERVED,NOTICE UNSERVED
4973	FA/2612/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PUNJABHAI FATABHAI PATEL,SINCEDECD.THRU HIS HEIRS & L.RS,NATHUBHAI PUNJABHAI PATEL,PREMJIBHAI PUNJABHAI PATEL,JAGADISHBHAI PUNJABHAI PATEL,RAMABHAI VISABHAI,EXECUTIVE ENGINEER	,NOTICE SERVED,UNSERVED EXPIRED (N)
4974	FA/2613/1995	15/09/2008	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JASHKARANBHAI HATHIBHAI(ABATED)CRT'S ORDER DT.29/8/2008,RAMABHAI VISABHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
4975	FA/2781/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVRAJ VIRA,	NOTICE UNSERVED
4976	FA/2782/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	AJUBHAI ALIBHAI PINJARA,	NOTICE UNSERVED
4977	FA/2783/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVSHIBHAI DAYABHAI,	RULE UNSERVED
4978	FA/2784/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	BOGHA DEVSHI,	RULE SERVED
4979	FA/2785/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHURA KHODA,	RULE SERVED
4980	FA/2786/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	TRIKAMDAS HARIDAS,	NOTICE SERVED
4981	FA/2787/1995	15/12/2011	MANOJKUMAR MANGILAL JAIN,MANGILAL PREMCHAND VAGRECHA,ORIENTAL INSURANCE CO.LTD.	,MR RAJNI H MEHTA	HAJIBEN WD/O MANSUKH BHAVSING BARIA-BHIL,BHIMSING MANSUKH BARIA,RAMILABEN MANSUKHBHAI BARIA,LILABEN MANSUKH BARIA,MANJULABEN MANSUKHBHAI BARIA,BHAVSINGBHAI B BARIA DELETED - AS PER COURT'S ORDER,SURMABHAI BHAVSINGBHAI BARIA,DALSUKHBHAI BHAVSINGBHAI BARIA,DHULIBEN WD/O B. BARIA. DELETED - AS PER COURT'S ORDER	,UNSERVED EXPIRED (N),DS AFF.NOT FILED (R),MR PRAVIN GONDALIYA
4982	FA/2818/1995	21/04/2014	RAMABHAI KALABHAI SONALA,	MR MC BHATT,MR MP PRAJAPATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,DARSHAN TRANSPORT CO.,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,MRS VASAVDATTA BHATT,MR RAJNI H MEHTA
4983	FA/2827/1995	28/11/2011	GSRTC,	MR HEMANT S SHAH	ILABEN WD/O MAHESHKUMAR S PANCHAL,HETAL M PANCHAL,BABY MAHESHKUMAR PANCHAL,LALITABAEN S PANCHAL,DHANLAXMIBEN S PANCHAL,DHANABHAIJ PARMAR,RAJENDRAKUMAR R PANCHAL,VINUBHAI C SOLANKI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR JD AJMERA),MR GC MAZMUDAR,MR HG MAZMUDAR

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4984	FA/2835/1995	14/12/2011	SHANTOKBAN DAMJI PARMAR & 5,CHHOTALAL DAMJI PARMAR,THAKARSHIBHAI DAMJI PARMAR,JAYABEN DAMJI PARMAR,VANITABEN DAMJI PARMAR,SHOBHANABEN DAMJI PARMAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECEASED NARANBHAI R BHARWAD,RATIBEN N DABHI & 12,RATIBEN NARANBHAI DABHI,ASHOKBHAI NARANBHAI,RAMESHBHAI NARANBHAI,RANJUBEN NARANBHAI,DINESHBHAI NARANBHAI,MUKESHBHAI NARANBHAI,VIJAYBHAI NARANBHAI,VIRAJBHAI NARANBHAI,SONAL NARANBHAI,NATIONAL INSURANCE CO.,BAKULBHAI KANTILAL DESAI,NATIONAL INSURANCE CO.LTD.	,RULE NOT RECD BACK,RULE SERVED,MR DAKSHESH MEHTA
4985	FA/2836/1995	06/12/2010	NEW INDIA ASSURANCE CO LTD,	(MR HM BHAGAT),(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHAGESHBAI WD/O SAMLA KARIMMAMAD,SUMRA S/O SAMLA KARIMMAMAD,SULTANI D/O SAMLA,NOORMAMAD R JAAT,SHIVAJIP BIRANI	NOTICE SERVED,MR AR THACKER
4986	FA/2837/1995	18/04/2018	THE NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	LUNAI SAMA JATT,,NOORMAMAD RAMZAN,SHIVAJI PREMJI HIRANI	NOTICE SERVED,SERVED BY AFFIX(N),MR.HIREN M MODI
4987	FA/2838/1995	06/12/2010	NEW INDIA ASSURANCE CO LTD,	(MR HM BHAGAT),(MR PV NANAVATI),MR VIBHUTI NANAVATI	UMAR MAULABAX, THROUGH HIS GUARDIAN MAULABAX KHUDABAX,NOORMAMAD RAMZAN JATT,SHIVJI PREMJI HIRANI	NOTICE SERVED
4988	FA/2839/1995	06/12/2010	NEW INDIA ASSURANCE CO LTD,	(MR HM BHAGAT),(MR PV NANAVATI),MR VIBHUTI NANAVATI	HANSBAI WD/O. BHACHU KABUL JATT,GULMAMAD BHACHU KABUL, SON OF THE DECEASED,NOORMAMAD RAMZAN JATT,SHIVJI PREMJI HIRANI	NOTICE SERVED,MR AR THACKER
4989	FA/2841/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHUBHAI JOITABHAI,	
4990	FA/2842/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BECHARBHAI VALABHAI,	
4991	FA/2843/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHULABHAI GANABHAI,PATEL SHANKERLAL GANABHAI,PATEL LAXMIBEN GANABHAI,PATEL HIRABEN GANABHAI	
4992	FA/2844/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI MADHABHAI,PATEL GOVINDBHAI MADHABHAI	
4993	FA/2845/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI MADHABHAI PATEL,SHIVABHAI MADHABHAI PATEL	
4994	FA/2846/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR AMRUTBHAI GANGARAM,SAGAR SHAMALBHAI GANGARAM	
4995	FA/2847/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI KACHARABHAI JETHABHAI,	
4996	FA/2848/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. RAMAJI DOLAJI THAKARADA,HIRABEN W/D. OF RAMAJI DOLAJI,BABUJI RAMAJI THAKARADA,AMRATBHAI RAMAJI THAKARADA,PUNJABHAI RAMAJI THAKARADA,DINESHBHAI RAMAJI THAKARADA,POPATBHAI RAMAJI THAKARADA,ASHOKBHAI RAMAJI THAKARADA	
4997	FA/2849/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI DHANABHAI SAVABHAI,	
4998	FA/2850/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. RAMAJI DOLAJI THAKARADA,HIRABEN WD/O. RAMAJI DOLAJI,BABUJI RAMAJI THAKARADA,AMRATBHAI RAMAJI THAKARADA,PUNJABHAI RAMAJI THAKARADA,DINESHBHAI RAMAJI THAKARADA,POPATBHAI RAMAJI THAKARADA,ASHOKBHAI RAMAJI THAKARADA	

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4999	FA/2851/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR GANGARAM PUNJABHAI,	
5000	FA/3095/1995	12/12/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ATMARAMBHAI R VAISHNAV,R.V.CHAUDHARY	NOTICE SERVED,MR P J YAGNIK
5001	FA/3150/1995	26/04/2017	2ND ADDL.SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMABALAL CHHAGANBHAI,VINUBHAI CHHAGANBHAI,EXECUTIVE ENGINEER (R AND B)	
5002	FA/3151/1995	26/04/2017	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DINESHKUMAR HIRABHAI PATEL,EXECUTIVE ENGINEER,(R AND B)	
5003	FA/3152/1995	23/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMANBHAI BECHARBHAI,EXECUTIVE ENGINEER,(R AND B)	
5004	FA/3153/1995	23/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHIJIBHAI GALABHAI,JASHODABEN BHAIJIBHAI,BACHUBHAI BHAIJIBHAI,KALABHAI BHAIJIBHAI,EXECUTIVE ENGINEER,(R AND B)	
5005	FA/3154/1995	23/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ARVINDBHAI DAYABHAI,EXECUTIVE ENGINEER,(R AND B)	
5006	FA/3155/1995	23/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIR OF CHANCHALBEN PUNJABHAI,RAVJIBHAI PUNJABHAI,EXECUTIVE ENGINEER,(R AND B)	
5007	FA/3156/1995	30/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIR OF MANIBEN ISHWARBHAI,GOVINDBHAI ISHWARBHAI,EXECUTIVE ENGINEER,(R AND B)	
5008	FA/3157/1995	30/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIR OF DAHYABHAI SHANKARBHAI,GHANSHYAMBHAI DAHYABHAI PATEL,EXECUTIVE ENGINEER,(R AND B)	
5009	FA/3158/1995	30/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANILAL CHATURBHAI,CHANCHALBEN D/O NARANBHAI NAGARDAS,EXECUTIVE ENGINEER (R AND B)	
5010	FA/3159/1995	30/11/2018	2ND ADDL SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF MAGANBHAI LALLUBHAI,BHAILALBHAI MAGANBHAI,JASHBHAI MAGANBHAI,SAKARBEN WD/O MAGANBHAI,DHULABHAI MOTIBHAI,RAMABHAI MOTIBHAI,MANIBEN MAGANBHAI,LALIBEN MAGANBHAI,EXECUTIVE ENGINEER (R AND B)	
5011	FA/3175/1995	26/04/2017	NATALAL M RAVAL,	MS MEGHA JANI	GSRTC,DHARMENDRA SINGH J JADEJA,NEW INDIA INSURANCE CO LTD	
5012	FA/3177/1995	21/07/2017	GSRTC,	MR HEMANT S SHAH	RAJENDRAKUMAR R PANCHAL,GHANSHYABHAI J PARMAR	RULE SERVED,(MR JD AJMERA)
5013	FA/3179/1995	23/11/2011	ARVINDBHAI D SOLANKI,MOHANBHAI N PATEL,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	KANTIBHAI D PATEL,VIDIYABEN K PATEL,SURIYABEN WD/O J K PATEL,MINOR DIPALIBEN J PATEL, THRO'THRO' GUARDIAN RESP. NO.3,MINOR NILESHBAI J PATEL, THRO'GUARDIAN RESP. NO.3,JIHAVE NARSINH RAJ,G S R T C	RULE UNSERVED,UNSERVED EXPIRED (R),MR HS MUNSHAW
5014	FA/3181/1995	01/12/2011	ARVINDBHAI DAHYABHAI SOLANKI,MOHANBHAI NARANBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	PATEL KANAIYALAL AMBALAL,JIBHAVE N RAJ (DELETED AS PER ORDER PASSED BELOW EX.18),GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,RULE NOT RECD BACK,MR HS MUNSHAW
5015	FA/3184/1995	16/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	MANILAL PACHANBHAI PATEL,KANTABEN MANILAL PATEL,PACHANBHAI HARJIBHAI PATEL,FATESING BALUBHA JADEJA,JAKSHIBHAI BHARBHAI BHARWAD,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,DELETED,RULE SERVED
5016	FA/3582/1995	28/12/2011	NIRAV KANUBHAI OZA,	MRS NISHA M PARIKH	STATE OF GUJARAT,CHAIRMAN SHRI,KM BHATT (RETIRED PRINCIPAL)	NOTICE SERVED,MR AD OZA,MR VIJAY H PATEL
5017	FA/3585/1995	27/10/2015	R.J.SAWANI,	MR CH VORA	MANAGING DIRECTOR,FOOD CORP.OF INDIA,JOINT MANAGING DIRECTOR(PO) FOOD CORPORATION OF INDIA	MR SHAKEEL A QURESHI

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5018	FA/3586/1995	27/04/2017	EMPLOYEES' STATE INS. CORPN,	MS PROMILA SAFAYA,MR SHASHIKANT S GADE	KISHANLAL GULJARILAL,	NOTICE UNSERVED,MS ASHA H GUPTA
5019	FA/3588/1995	26/04/2017	SALAMBHAI ABDULBHAI AARAB,ABDULBHAI RASULBHAI	,MR RJ MODY	SALIMBHAI ABDULBHAI,,	
5020	FA/3590/1995	31/07/2008	NEW INDIA ASSU. CO. LTD,	MR RAJNI H MEHTA	SADRUDDIN R. DAMANIA,SULTAN M. PRADHAN	
5021	FA/3598/1995	26/04/2017	MAHESHBHAI N. SHRIMALI,,	(MR JD AJMERA)	VIJAYKUMAR PRATAPSINH,UNITED INDIA INSURANCE CO.	
5022	FA/3599/1995	13/08/2012	NATHABHAI CHATARBHAI VALAND DECD.THROUGH THE LRS,BHIKABHAI S/O DECD.NATHABHAI C.VALAND,VISHNUPRASAD S/O DECD. NATHABHAI C. VALAND,PRAVINCHANDRA, S/O DECD. NATHABHAI C. VALAN,ANANDIBEN D/O DECD.NATHABHAI VALAND	MR PM BHATT,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	3RD SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5023	FA/3600/1995	03/04/2018	HALDAR VIBHAG SAHAKARI GINNINGPRESSING & COTTON SALE SOC.LTD,	MR BS PATEL	AMIT TRADERS,MANHARLAL MOHANLAL SHAH,RAMESHCHANDRA MOHANLAL SHAH	MR SHIRISH JOSHI
5024	FA/3603/1995	20/12/2011	SALAMSINGH SOMABHAI TATOD & 2,DARIABEN LAXMANSINGH,SHILPABEN LAXMANSINGH	MS MEGHA JANI	DARSHANI BHAGATSINGH SHRENI &2,SITALSINGH BHAGATBSINGH SARDAR,ORIENTAL INSURANCE CO.LTD.	RULE SERVED
5025	FA/3776/1995	24/04/2012	PUNJABHAI R PATEL,	MR KV SHELAT	BANSIBHAI THAKOREBHAI,THAKOREBHAI N PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR KK NAIR,MR JINESH H KAPADIA
5026	FA/3781/1995	08/02/2012	CHATURBEN WD/O BHARATBHAI D BAMANIYA,	MR KK NAIR	KIRITBHAI B SONI,NARAYANBHAI P GADHAVI,ORIENTAL INSURANCE CO LTD	,MR KK NAIR
5027	FA/3782/1995	13/01/2012	KOLI BHIKHA SHIVABHAI,JIVIBEN BHIKHABHAI	MR MA KHARADI	SHAH VIPULBHAI SURESHCHANDRA,SHAH SURESHCHANDRA MANEKLAL,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	RULE SERVED,MR KJ VORA,MR RITURAJ M MEENA
5028	FA/3783/1995	17/09/2012	NATIONAL DAIRY DEVELOPMENT BOARD,	MR JIGAR M PATEL	HAPAG LLOYD INTERNATIONAL AG &CO.,BALLANDAM,25,POB 162,ODC&2,M/S PESTANJEE BHAKTAJEE & CO.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED
5029	FA/3818/1995	05/12/2018	PATEL RAMANBHAI GOVINDBHAI,PATEL SHANTIBHAI GOVINDBHAI	,MR BG PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5030	FA/3819/1995	05/12/2018	PATEL ARJANBHAI SHAMIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5031	FA/3820/1995	05/12/2018	PATEL AMBALAL ARJANBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5032	FA/3821/1995	05/12/2018	PATEL MAGANBHAI ARJANBHAI,PATEL AMBALALA ARJANBHAI	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5033	FA/3822/1995	05/12/2018	PATEL RAMANBHAI GOVINDBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5034	FA/3823/1995	05/12/2018	PATEL MAGANBHAI SHAMJIBHAI,PATEL ARJANBHAI SHAMJIBHAI	MR BG PATEL	THE SATE OF GUJARAT,	GOVERNMENT PLEADER
5035	FA/3824/1995	05/12/2018	PATEL SAVJIBHAI @ SHIVAJI KHANJIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5036	FA/3825/1995	05/12/2018	PATEL BHANJIBHAI SAVJIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5037	FA/3826/1995	05/12/2018	PATEL NARSINHBHAI KARAMSHIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5038	FA/3829/1995	05/12/2018	PATEL DAHYABHAI DEVJIBHAI,PATEL KARAMSIBHAI DEVJIBHAI,PATEL NARSIBHAI KARAMSIBHAI,PATEL MAGANBHAI KARAMSIBHAI,PATEL BABUBHAI KARAMSIBHAI	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5039	FA/3830/1995	05/12/2018	PATEL VALJIBHAI HARJIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5040	FA/3832/1995	05/12/2018	PATEL BHANJIBHAI KESHRABHAI,PATEL VASANTHAI BHANJIBHAI,JHAVERBEN, W/O BHANJIBHAI KESHRABHAI,PATEL VITHALBHAI BHANJIBHAI,PATEL MULJIBHAI BHANJIBHAI	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5041	FA/3833/1995	05/12/2018	PATEL MAVJIBHAI @ MANJIBHAI KANJIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5042	FA/3834/1995	05/12/2018	PATEL DEVSIBHAI HARJIBHAI,	MR BG PATEL	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
5043	FA/3837/1995	23/12/2011	BAI CHANDANBEN WD/O BHARATKUMARK BHAIYA,MANISH S/O BHARATKUMAR BHAIYA,MANISHA D/O BHARATKUMAR BHAIYA,SHEKHAR S/O BHARATKUMAR BHAIYA	NOTICE SERVED,(MR NIRAL R MEHTA)	BHIKHANRAO J PATIL,NEW INDIA ASSURANCE CO LTD	NOTICE UNSERVED,MS LILU K BHAYA
5044	FA/3839/1995	13/12/2011	HEIRS OF KESHUBHAI K MANDANKA,BHAGVATIBEN K MANDANKA,MINOR BABY AKTA K MANDANKA,MINOR BABY REVTI K MANDANKA,BABY AKTA KESHUBAHI MANDANKA,BABY REVTI KESHUBHAI MANDANKA	(MR BD KARIA)	DRIVER VINU MADHA KOTDIYA,RAVJIBHAI KABABHAI MANDANKA,UNITED INDIA INSURANCE CO.LTD.,KABABHAI DUDABHAI MANDANKA,PANIBEN KABABHAI MANDANKA	NOTICE SERVED,NOTICE UNSERVED,MS AVANI S MEHTA,(MR MAULIK J SHELAT)
5045	FA/3840/1995	18/03/2016	KASHIBEN PUNAMBHAI VALAND WD/ODECEASED PUNAMBHAI VALAND,ARVINDBHAI PUNAMBHAI VALAND	MR PR NANAVATI	RAJNIKANT MAGANBHAI PATEL,NEW INDIA INSURANCE COMPANY	,MR AJAY R MEHTA
5046	FA/3845/1995	19/01/2012	DHIRUBHAI DAMABHAI KOLI,	MR BHARAT JANI	GOPALBHAI VALABHAI KOLI & 5,NARENDRA KALUBHAI GOHIL,ORIENTAL ASSURANCE CO.LTD.,HIMATLAL BHIKHUBHAI GOHIL,M/S RAJKUMAR TRANSPORT CO.,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,MR YN RAVANI,(MR HASMUKH THAKKER)
5047	FA/3848/1995	24/01/2012	PREMLATABEN WD/O C L JAIN,HER SELF & MOTHER OF NAVNITKUMAR,VANDNA DAUGHTER OF CL JAIN	NOTICE NOT RECD BACK, (MR BHARAT B KANSARA)	PRABHATBHAI SHAKARAJI THAKORE,MUKESHKUMAR JAYANTILAL PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MS NITA U BHATT,MR UDAY R BHATT,MR ARUN H MEHTA,MR KK NAIR
5048	FA/3849/1995	26/07/2019	HEIRS OF DHANJI NARAN,NARANBHAI KHIMABHAI GOHEL & 8,DAHIBEN NARANBHAI,JAYABEN NARANBHAI,MANJUBEN NARANBHAI,NIRUBEN NARANBHAI,AMARSINH NARANBHAI,MAVJI NARANBHI,RATANBEN NARANBHAI,GOVIND NARANBHAI	MRS SANGEETA N PAHWA	CHANDU HANUBHAI VAGHARI & 2,BABUBHAI JHAVERBHAI KATRODIYA,JIVABHAI MANJIBHAI KUMBHAR	NOTICE SERVED,NOTICE UNSERVED,MR AR THACKER,SHIVANG A THACKER
5049	FA/3850/1995	25/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	TARABEN WD/O DASHRATHBHAI M PATEL,SANJAYKUMAR DASHRATHBHAI PATEL,INDUBEN DASHRATHBHAI PATEL,RINABEN DASHRATHBHAI PATEL,JYOTIBEN WD/O MAGANDAS S PATEL,TAIYABBHAI VALABHAI CHAUHAN	,NOTICE SERVED BY DS, (MR JD AJMERA)
5050	FA/3852/1995	14/06/2017	AMRATLAL B PATEL,SHAKRIBEN A PATEL,VINODBHAI A PATEL	NOTICE SERVED,(MR JV MEHTA)	BANK OF INDIA,CHANDULAL P PATEL DECD.HIS HEIRS & LEGAL REP.,SUBHADRABEN C PATEL,BIPIN C PATEL,HARSHAD C PATEL,PANKAJ C PATEL,TINO C PATEL,RAVICHANDRA B PATEL	
5051	FA/3854/1995	06/07/2009	MRUDULABEN MAHESHKUMAR PAREKH & 2,HIMANSHU MAHESHKUMAR PAREKH,RAJASHRI MAHESHKUMAR PAREKH	MR PM THAKKAR	BABUBHAI MANGALRAY BALAJINAYAK& 1,ORIENTAL INSURANCE CO.LTD.,UNITED INDIA INSURANCE CO LTD	,MR AJAY R MEHTA,MS HINA DESAI
5052	FA/3858/1995	28/02/2011	GORDHANBHAI NARANBHAI VEKARIA THROUGH HIS HEIRS.,	MR SANDIP C SHAH	GANGABISAN BANSIDHAR SUTHAR,KALAVATIBEN GANGABISAN,MINOR VINOD GANGABISAN,THROUGHGUARDIAN GANGABISAN B SUTHAR,NASIRBIN SAIYED BIN,NEW ASSURANCE CO.LTD.	DELETED,DS AFF.NOT FILED (R),MR RAJNI H MEHTA

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5053	FA/3862/1995	07/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSINHBHAI KAMRAJBHAI PATEL,	MR HIMANSU M PADHYA
5054	FA/3878/1995	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRABHUBHAI GANESHBHAI,	
5055	FA/3893/1995	22/03/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPAT TRIKAMBHAI,DECD.THRO'HISHEIRS,RAMJI POPAT KALOLA	
5056	FA/3899/1995	07/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMJIBHAI JERAMBHAI DECD.THROHEIRS SHANTABEN SHAMJIBHAI & 6,SHANTABEN SHAMJIBHAI,SAVITABEN SHAMJIBHAI,JAYABEN SHAMJIBHAI,PURIBEN SHAMJIBHAI,BACHUBHAI SHAMJIBHAI,KASTURBEN SHAMJIBHAI,MUKTABEN SHAMJIBHAI	
5057	FA/3907/1995	23/11/2010	LAXMI GOVIND BORIYA,	MR A R SHAIKH	GAFAR ISMAIL,ABDULSATAR & CO,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MS AVANI S MEHTA
5058	FA/3974/1995	08/04/2013	NARMADABEN WD/O RAMPAL,SAVITABEN RAMPAL,SANJAY RAMPAL	,MR BHARAT JANI	MERAMBHAI G DALWADI,SM PARIKH (OWNER OF LUXURY BUS),DALBIRSINGH HAZARSINGH,ORIENTLA FIRE & GENERAL INSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),RULE SERVED BY DS,MR ARUN H MEHTA,MR RAJNI H MEHTA,MR KK NAIR
5059	FA/3975/1995	02/12/2019	M/S. KANTILAL DHANRAJ,RIKHABCHAND ASHARAM,FATEH CHAND RIKHABCHAND,PARASMAL RIKHABCHAND	,ADVOCATE NOTICE UNSERVED	OTIBAI ACHALDAS,TARACHAND ACHALDAS,PUKHRAJ ACHALDAS,CHANDA BEN ACHALDAS,BHANWARI BEN JEEWANRAJJI,MAGNIRAM ACHALDAS	
5060	FA/3991/1995	21/12/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,AHMEDABAD MUNICIPAL CORP.	MR HS MUNSHAW	RAVINDRABHAI S PATHAK,	NOTICE SERVED
5061	FA/3993/1995	01/02/2012	G.S.R.T. CORPORATION,	(MR MD PANDYA)	MANSUKHBHAI VASTABHAI BARIA - BHIL,DHANABHAI V BARIA-BHIL,RAMILABEN V BARIA-BHIL,SAVITABEN WD/O BACHUBHAI BARIA-BHIL,LILABEN D/O BACHUBHAI V BARIA-BHIL,MINOR (UNBORN CHILD),MOHANBHAI FATABHAI BARIA	NOTICE SERVED
5062	FA/3995/1995	23/11/2011	AYUB BHACHU & COMPANY,	MR CH VORA	BAI NOORBHAI KHAMISA HEIRS OF DECED.SUMAR KHAMISA,IBRAHIM KHAMISA HEIRS OF DECEDSUMAR KHAMISA,BAI SAKINA KHAMISA HEIRS OF DECED.SUMAR KHAMISA,SANDHI ALIBHAI HUSEN,AMARSIBHAI BHIMJIBHAI,HANSRAJBHAI RAMJIBHAI,BHIMABHAI RAMJIBHAI,NATIONAL INSURANCE COMPANY LIMITED,MEPA MANDAN,CONTRACTOR	NOTICE SERVED,(MR SANDEEP N BHATT),MR SUNIL B PARIKH
5063	FA/4056/1995	18/06/2009	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER,EXECUTIVE ENGINEER	,MR AD OZA	GANPATI RICE MILLS,	MR DAXESH T DAVE
5064	FA/4057/1995	13/08/2009	HASINABANU WD/O ANWARLAL SHERALI & 4,MINOR NAUSHAD ANWARALI,MINOR JALI DABI ANWARALI,MINOR BABY ANWARALI,GULBANU WD/O SHERALI	(MR AKIL KURESHI)	ODHAVJI C KOLI PATEL & 2,PATEL VINODRAI MOHANDAS,NEW INDIA INSURANCE CO.	
5065	FA/4058/1995	13/03/2012	NAYAKBHAI RANJITBHAI RATHWA,	MR MTM HAKIM	BASIRBHAI NYAZBHAI,NARENDRAKUMAR HIRALAL SHAH,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MS LILU K BHAYA

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5066	FA/4060/1995	13/06/2013	G S R T C,	(MR MD PANDYA)	MUNIKUMAR S VIMAWALA,RAMANBHAI M VIMAWALA,PINKIBEN D/O SHAILESHBHAI M VIMAWALA,NARSINHBHAI V PATEL,HERIS OF DECD.SHAILESHKUMAR M VIMAWALA,MUNIKUMAR SHAILESHKUMAR M VIMAWALA,PINKIBEN D/O SHAILESHKUMAR M VIMAWALA,RAMANBEN M VIMAWALA,NEW INDIA ASSURANCE CO LTD	,RULE SERVED BY DS,MR AJAY R MEHTA,MR SUNIL B PARIKH
5067	FA/4061/1995	13/06/2013	G S R T C,	(MR MD PANDYA)	MUNIKUMAR S VIMAWALA,RAMANBEN M VIMAWALA,PINKIBEN D/O SHAILESHKUMAR M VIMAWALA,NARSINHBHAI V PATEL	MR AJAY R MEHTA
5068	FA/4062/1995	28/12/2011	VINODGIRI N GOSAI,	MR A R SHAIKH	BECHAR LAVJI PATEL DELETED AS PER COURT ORDER DT.3.8.98,GSRTC,HARIJAN HAJA NATHA,MER ARJAN LALA	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT,MR UI VYAS
5069	FA/4113/1995	27/02/2012	GULAMALI AMIRMIYA SHAIKH SINCE DECEASED THRO'HIS HEIRS,SHAIKH ALTAFALI GULAMALI,SHAIKH MEHBOOBALI GULAMALI,SHAIKH SAMIMBANU GULAMALI,SHAIKH MADINABANU WD/O GULAM- ALI AMIRMIYA,PATHAN NASIMBANU W/O SIKANDAR-KHAN & D/O GULAMALI	MR KB PUJARA	IMMAMBAX NOORBAX SHAIKH & 2,SARFUDDIN DOSTMOHMMED,ORIENTAL INSURANCE CO.LTD.	,NOTICE UNSERVED
5070	FA/4352/1995	14/03/2016	THE UNITED INDIA INSURANCE CO.,SHANKARLAL MOTIBHAI-DRIVER TRUCK NO GTX 4104,NARAYAN PESHUMAL MEGHANI,	MR RR MARSHALL	DILIP HIRALAL@HARILAL PATADIA,RAJESH NARANDAS LOHANA,,VAGHER PRAFULCHANDRA N,NEW INDIA ASSURANCE CO.LTD.,	,(MR MR GEHANI),MR AR THACKER
5071	FA/4488/1995	18/12/2015	STATE OF GUJARAAT,	GOVERNMENT PLEADER	BHARVAD KHIMA VASTA,PABA VASTA BHARVAD,TIDA VASTA BHARVAD	NOTICE SERVED BY DS,MR MP PRAJAPATI
5072	FA/4489/1995	18/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	AVACHAR KALA,	DS AFF.NOT FILED (N)
5073	FA/4490/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMABHAI RUDABHAI PARMAR,	DS AFF.NOT FILED (N)
5074	FA/4491/1995	20/12/2011	PASIBEN W/O.SHANKERBHAI FULABHAI,KOKILABEN WIDOW OF MAFATBHAI SHANKERBHAI,VIJAY MAFATBHAI PARMAR,AJAY MAFATBHAI PARMAR,SANJAY MAFATBHAI PARMAR,KAMUTIBEN MAFATBHAI PARMAR	MR JA ADESHRA,LAW VERDICT	RUKMANI K.SELVATION,NATIONAL INSURANCE COMPANY,BJ DARBAR,M SURESHCHANDRA &CO.,ORIENTAL INSURANCE CO.	,LAW VERDICT
5075	FA/4507/1995	20/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DAYABHAI JETHABHAI,	MR HARIN P RAVAL
5076	FA/4508/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJPUT KARSAN LAKHABHAI,	LAW VERDICT
5077	FA/4509/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL POPATBHAI HIRABHAI,	LAW VERDICT
5078	FA/4510/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL LAKHMAN JATHABHAI,	MR MP PRAJAPATI
5079	FA/4511/1995	20/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJPUT JASA KALYAN,RAJPUT GOPAL JASA,RAJPUT KANJI JASA	MR HARIN P RAVAL
5080	FA/4512/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL GOVIND PABABHAI,	MR MP PRAJAPATI
5081	FA/4513/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BECHAR KANJI,	MR MP PRAJAPATI
5082	FA/4514/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NARSHI MANJI,	MR MP PRAJAPATI
5083	FA/4515/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SHAJI KANABHAI,	LAW VERDICT
5084	FA/4516/1995	14/03/2015	STATE OF GUJART,	GOVERNMENT PLEADER	JADIBEN BHIM,GAGJI BHIM,MOHAN BHIM,RANJIT BHIM,VAJIBEN BHIM,UJIBEN BHIM,KAMLABEN BHIM	,LAW VERDICT

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5085	FA/4517/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL GANGDAS LAVABHAI,	LAW VERDICT
5086	FA/4518/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL GANDALAL MAVJIBHAI,	
5087	FA/4592/1995	13/08/2010	AHMEDABAD MUNICIPAL CORP.,	MR SN SHELAT	AMBUJA SYNTHETIC MILLS PVTD. LTD.,,	NOTICE NOT RECD BACK, (MR VC DESAI)
5088	FA/4658/1995	19/02/2014	STATE OF GUJARAT,DY COLLECTOR LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BALUBEN CHANDRASINH DAJI- BHAI.,	MR MP PRAJAPATI
5089	FA/4697/1995	15/02/2018	STATE OF GUJARAT,ADDL.SPL.LAQ OFFICER	GOVERNMENT PLEADER	KASHIBEN WD/O.RAMJIBHAI BHANABHAI,	LAW VERDICT
5090	FA/4777/1995	18/09/2019	NATVARLAL M SHAH,	MR MRUGEN K PUROHIT	STATE OF GUJARAT,S JAGDISHN OR HIS SUCCESSOR IN OFFICE,PS MEHTA OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
5091	FA/4816/1995	27/03/2009	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR AMIT J SHAH	MEHTA MACHINERY MANUFACTURING PVT. LTD,	
5092	FA/4817/1995	08/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	COMET DYESTUFF PVT. LTD.,	NOTICE SERVED
5093	FA/4818/1995	23/03/2016	BHARTIBEN RASIKKUMAR @ NAGINDAS GANDHI,MINOR RITESHKUMAR RASIKLAL @ NAGINDAS GANDHI,AMBABEN CHHOTALAL GANDHI,CHHOTALAL ZINABHAI GANDHI	MR DR BHATT	DAMJIBHAI K YADAV,THAKORLAL UTTAMCHAND SHAH,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,MR RAJNI H MEHTA
5094	FA/4820/1995	01/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR YOGESH S LAKHANI	RUDA KUMBHA KOLI,GELA DEVRAJ PARMAR	(MR BD KARIA)
5095	FA/4822/1995	03/03/2011	PURNIMABEN MAHESHKUMAR JOSHI,MINOR BHAVINBHAI MAHESHKMAR JOSHI,THR'GUARDIAN P M JOSHI,MINOR VISHAL MAHESHKUMAR JOSHITHRO' GUARDIAN PURNIMABEN M.,GUNVANTRAI GAJANAND JOSHI	MS SONAL D VYAS	KISHANLAL JAYSINH RAJPUT,PRATAPCHANRA GOVARDHANDAS,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,SERVED BY RPAD (N),MS NITA U BHATT,MR UDAY R BHATT
5096	FA/4828/1995	06/02/2014	THE STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	JAYANTIBHAI BHAILALBHAI BIB LALLUBHAI PATEL,	MR BC DAVE
5097	FA/4829/1995	06/02/2014	THE STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	CHIMANBHAI DULABHAI PATEL,	RULE UNSERVED
5098	FA/4830/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	ARVINDBHAI AMBALAL PATEL,	MR MP PRAJAPATI
5099	FA/4831/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MAHARANBHAI WIDOW OF DOSUKHA YASINKHA,	MR MP PRAJAPATI
5100	FA/4832/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	JASHBHAI SHANABHAI PATEL,	MR MP PRAJAPATI
5101	FA/4833/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PRAVINBHAI MANGLAL BHAI PATEL,	MR MP PRAJAPATI
5102	FA/4834/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	ISABKHA ASRAFKHA PATHAN,	MR MP PRAJAPATI
5103	FA/4835/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PUNJABHAI LALLUBHAI THAKOR,	MR MP PRAJAPATI
5104	FA/4836/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	AMBALAL SHIVABHAI PATEL,	MR MP PRAJAPATI
5105	FA/4837/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHANUBHAI ISHVARBHAI PATEL,	MR MP PRAJAPATI
5106	FA/4838/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	RAJNIKANT RAMANBHAI PATEL VAHIVATKARTA OF SHARDABEN KASHIBHAI PATEL,	MR MP PRAJAPATI
5107	FA/4839/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	RAMANBHAI SOMABHAI PATEL HEIR OF KASHIBHAI DUNGARBHAI,	MR MP PRAJAPATI
5108	FA/4840/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHANUBHAI ISHVARBHAI PATEL,	MR MP PRAJAPATI
5109	FA/4841/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PRAVINBHAI RAMBHAI PATEL,	

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5110	FA/4842/1995	06/02/2014	STATE OF GUAJRAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	BUDHABHAI BABARBHAI THAKOR,	RULE SERVED
5111	FA/4843/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	JASHBHAI SHANABHAI PATEL,	UNSERVED EXPIRED (R)
5112	FA/4844/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MAGANBHAI NARANBHAI PATEL,	UNSERVED EXPIRED (R)
5113	FA/4845/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHANUBHAI ISHVARBHAI PATEL,	UNSERVED EXPIRED (R)
5114	FA/4846/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	ARVINDBHAI AMBALAL PATEL AS HEIR OF AMBALAL CHATURBHAI,	UNSERVED EXPIRED (R)
5115	FA/4847/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	RAVJIBHAI PARSOTTAMBHAI PATEL AS HEIR OF PARSOTTAMBHAI JASUNGBHAI,	UNSERVED EXPIRED (R)
5116	FA/4848/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PUNJABHAI LALLUBHAI THAKOR,	UNSERVED EXPIRED (R)
5117	FA/4849/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	KABHAIBHAI MANGALBHAI PATEL AS VAHIVATKARTA OF KANUBHAI PARSOTTAMBHAI,	RULE UNSERVED
5118	FA/4850/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HARMANBHAI MANGALBHAI PATEL AS HEIR OF DAHYABHAI TRIKAMBHAI,	UNSERVED EXPIRED (R)
5119	FA/4851/1995	06/02/2014	STATE OF GUAJRAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	RATIBHAI FULABHAI PATEL,	UNSERVED EXPIRED (R)
5120	FA/4852/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	GHANSHIYAMBHAI FAKIRBHAI PATELBHAI, AS VAHIVATKARTA OF CHUNIBHAI CHAGANBHAI,	RULE UNSERVED
5121	FA/4853/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	THAKOR MAGANBHAI LALLUBHAI AS VAHIVATKARTA OF SHARDABEN KASHIBEN,	UNSERVED EXPIRED (R)
5122	FA/4854/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	DAHYABHAI GORDHANBHAI PATEL,	UNSERVED EXPIRED (R)
5123	FA/4855/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HARMANBHAI MANGALBHAI PATEL AS HEIRS OF MANGALBHAI TRIKAMBHAI,	MR MP PRAJAPATI
5124	FA/4856/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	RAMBHAI ZAVERBHAI PATEL,	MR MP PRAJAPATI
5125	FA/4857/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MAHENDRAKUMAR MANILAL PATEL AS VAHIVATKARTA OF MANIBHAI SOMABHAI AND SHRI TRIKAMJI MAHARAJ,	MR MP PRAJAPATI
5126	FA/4858/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	AMBALAL SHIVABHAI PATEL,	MR MP PRAJAPATI
5127	FA/4859/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MAHARANBIBI WD/O. DOSUKHA YASINKHA PATHAN,	RULE NOT RECD BACK
5128	FA/4860/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	ISAFKHA ASRAFKHA PATHAN,	RULE NOT RECD BACK
5129	FA/4861/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	DINESHBHAI CHUNIBHAI PATEL, AS HEIR OF CHUNIBHAI DESAIBHAI,	RULE SERVED
5130	FA/4862/1995	06/02/2014	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	RATIBHAI VALLABHBHAI PATEL,	UNSERVED EXPIRED (R)
5131	FA/4872/1995	23/03/2017	EMPLOYEES STATE INSURANCE COPORATION,	MS HINA DESAI	RAMESHBHAI BECHARBHAI NAI,	NOTICE UNSERVED,MS ASHA H GUPTA
5132	FA/4878/1995	11/11/2009	RAMANBHAI DAHYABHAI PATEL,INDIRABEN R. PATEL,YATINKUMAR R. PATEL THRO' GUARDIAN P.NO.1	MS MEGHA JANI	CHIEF SECTRETARY GOVERNMENT OF GUJARAT,DIST. DEVELOPMENT OFFICER,A.B. RATHOD	
5133	FA/4884/1995	17/04/2018	EMPLOYEES' STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	UDESING MOTSING C/O. S.B.CHOWDHRY,,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5134	FA/4897/1995	27/12/2011	HALIMABAI WD/O ABDULGANI FEJMAHMAD,SULTANA ABDULGANI,ANISA ABDULGANI,SURFRAJ ABDULGANI	MR VIPUL S MODI	HEMUJI HEDUJI CHAVDA,PAROSAMBHAI SHANKARBHAI SOLANKI,NATIONAL INSURANCE COMPANY,SOVANJI PRADHANJI THAKOR,HASMUKHLAL AMBALAL PATEL,ORIENTAL INSURANCE COMPANY,GOVT.OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR RAJNI H MEHTA,MR SUNIL B PARIKH
5135	FA/4898/1995	23/11/2018	ASOKA MILLS LTD.,	MR AC GANDHI	KHUMANSINGH MULSINGH,NEW INDIA ASSURANCE CO.LTD.	,MR RAJNI H MEHTA
5136	FA/4978/1995	29/01/2014	SOMABHAI DHAJIBHAI PATEL,	NOTICE SERVED	SPECIAL LAND ACQUISITION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MP PRAJAPATI
5137	FA/4979/1995	18/07/2016	BHIKHABHAI PRAGAJIBHAI PRAJAPATI.,	MRS REKHA H KAPADIA,MR ASHOK YAGNIK	KALUSINH GAMBHIRSINH PARMAR,THE SECRETARY, (APPEAL)REVENUE DEPARTMENT.,NEW INDIA ASSURANCE CO LTD	GOVERNMENT PLEADER,RULE SERVED BY DS,MR SUNIL B PARIKH
5138	FA/4983/1995	28/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	JITABEN WD/O. KALUBHAI RANCHHODBHAI,RAMESHBHAI KALUBHAI RAVAL,BABUBHAI KALUBHAI RAVAL,MINOR KAMLESHBHAI KALUBHAI RAVAL,MINOR NILESH KALUBHAI RAVAL,MALIBEN RANCHHODBHAI RAVAL,RANCHHODBHAI JETHABHAI RAVAL,MAGANBHAI SOMABHAI BHOI	
5139	FA/4984/1995	12/08/2008	JAYANTIBHAI VIRUBHAI PATEL DECD.THROUGH THE LRS,REKHABEN JAYANTIBHAI PATEL,BHARATBHAI JAYANTIBHAI PATEL,REKHABEN JAYANTIBHAI PATEL	MR NILESH A PANDYA	RAVJIBHAI JIVABHAI PATEL.,NIRMA DETERGENT CO.,,NEW INDIA INSURANCE CO LTD	MR RAJNI H MEHTA,MR SUNIL B PARIKH
5140	FA/5001/1995	03/04/2012	LEGAL HEIRS OF HARIDANA MOHANLAL,PRAVINABEN HARIDAN BAROT,KAUSHIK HARIDAN BAROT,PRIYA HARIDAN BAROT,DEVKIBEN MOHANBHAI BAROT	MR GAURANG H BHATT	RAMBHAI SIDIBHAI PARTNER OF RAMBHAI SIDIBHAI,THE NEW INDIA INSURANCE CO LTD	NOTICE UNSERVED,MS MEGHA JANI
5141	FA/5002/1995	18/06/2009	STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER	PATEL VISHNUBHAI PARSHOTTAMDAS,,	,MR RC JANI
5142	FA/5045/1995	06/12/2010	DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MR DD VYAS	M/S. K.C.PATEL & CO.,	MR MP PRAJAPATI
5143	FA/5046/1995	06/12/2010	DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MR DD VYAS	M/S. K.C.PATEL & CO.,	MR MP PRAJAPATI
5144	FA/5047/1995	06/12/2010	DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MR DD VYAS	M/S.K.C.PATEL & CO.,	MR MP PRAJAPATI
5145	FA/5076/1995	13/12/2011	NASIRBHAI BACHUBHAI PATHAN,		JAGDISH KANJIBHAI UDHREJIYA,KULWANTSINH GURUKUKTASINGH,,NEW INDIA INSURANCE CO. LTD	
5146	FA/5100/1995	08/05/2012	AJAYKUMAR CHANDULAL SHAH,	NOTICE NOT RECD BACK	MAJIDBHAI ISMAILBHAI SHAIKH,BABUBHAI MANEKLAL SHAH,UNITED INDIA INSURANCE CO LTD	,MR RAJNI H MEHTA
5147	FA/5123/1995	28/12/2011	VARJANG NARANBHAI KESHAVALA LRS.BROUGHT ON RECORD AS PER,SANTOKBEN VARJANG KESHAVALA,RAMJI VARJANG,BHIMJI VARJANG,MANSUKH VARJANG	MS SEJAL K MANDAVIA	JAMNADAS HARDASBHAI DESAI,VALLABHDAS HARDASBHAI DESAI,NATIONAL INSURANCE COMPANY LIMITED	MR SUNIL B PARIKH,MR ANSHIN H DESAI
5148	FA/5124/1995	06/07/2018	STATE BANK OF INDIA,	MR PRANAV G DESAI	LAKHANI CONFECTIONARY PRODUCT,KAMRUDDIN P LAKHANI,ASIKALI P LAKHANI,AHMEDALI P LAKHANI,MOHMEDALI P LAKHANI,ANWARALI P LAKHANI,PYARALI D LAKHANI	,MR APURVA R KAPADIA
5149	FA/5126/1995	01/03/2016	GHANSHYAMBHAI CHHAGANBHAI PATEL THRO'LEGAL HEIRS & REPS.,TARABEN WD/O GHANSHYAMBHAI PATEL,ALPABEN D/O GHANSHYAMBHAI PATEL,PRASHANTBHAI S/O GHANSHYAMBHAIPATEL	MR MTM HAKIM	MOHANSINH NANDAJI RAJPUT(DELETED AS PER COURT'S ORDER 16/04/2013),HANSRAJ RADHAKISHAN JAT,NATIONAL INSURANCE CO LTD	DELETED,RULE SERVED BY DS,MR RAJNI H MEHTA
5150	FA/5128/1995	23/03/2012	PATEL RAJUBHAI JOITARAM,	MR AN PATEL	MANAGER(ADMN),NEW INDIA INSURANCE CO.,JAIDEVBHAI BABULAL BAROT,ORIENTAL INSURANCE COMPANY,KETAN FABRICATION	SERVED BY AFFIX(N),RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT M BAROT

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5151	FA/5135/1995	20/12/2011	MADHUBEN SHANTILAL SHAH,MANISH R. SHAH,MILAN R. SHAH	MS MEGHA JANI	CHANARAM KESHARAM JAT,RANVIRSING J. PARIHAR,MANAGER	,MR SUNIL B PARIKH,LAW VERDICT
5152	FA/5136/1995	20/12/2011	MANISH RAMNIKLAL SHAH,MILAN RAMNIKLAL S. SHAH,MADHUBEN S. SHAH	,MS MEGHA JANI	CHANARAM KESHARAM JAT,RANVIRSING JAYNARAYAN PARIHAR,MANAGER	,MR SUNIL B PARIKH
5153	FA/5137/1995	13/08/2012	3RD.SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI CHATURBHAI VALAND,	LAW VERDICT
5154	FA/5138/1995	13/08/2012	3RD SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOBARJI MULUJI VAGHELA,	LAW VERDICT
5155	FA/5144/1995	09/07/2010	UNION BANK OF INDIA,	MR PRAKASH K JANI	THE MANAKCHOWK & AHMEDABAD MANUFACTURING CO. LTD.,CHUNILAL PRANJIVANDAS & CO.,GOPALDAS PARIKH,DIED,THROUGH HIS HEIRS & L/R,SHANTABEN,WD/O GOPALBHAI,RAMESH GOPALBHAI PARIKH,PANNABEN GAUTAMBHAI SHAH,KOKILABEN VIKRAMBHAI SHAH,SUDHA A. PARIKH,WD/O ANIL PARIKH,,GAURI A. PARIKH,,KAUSHALI A. PARIKH,,LINUBHAI H. BANKER,DIED THROUGH HIS H & L/R;,DEEPAKBHAI L. BANKER,,RENUBEN L. BANKER,SHELISHBEN L. BANKER,,PALLAVIBEN L. BANKER,,MRUDULABEN L. BANKER,,GUJARAT STATE TEXTILE CORP.	,MR PP BANAJI,MS PJ DAVAWALA,(MR RAMESH K SHAH)
5156	FA/5145/1995	09/07/2010	UNION BNAK OF INDIA,	GOVERNMENT PLEADER	THE MANEKCHOWN & AHMEDABAD MANUGACTURING CO. LTD,DEEPAM TRADING CO.,GOPALDAS PARIKH,DIED,THROUGH HIS H & L/R;,SHANTABEN WD/O GOPALDAS,,RAMESH GOPALDAS,,PANNABEN GAUTAMBHAI SHAH,KOKILABEN VIKRAMBHAI SHAH,SUDHA A. PARIKH,WD/O ANIL PARIKH,GAURI A. PARIKH,,KAUSHALI A. PARIKH,,LINUBHAI H. BANKER,DIED, THROUGH HIS H & L/R,,DEEPAKBHAI L. BANKER,,RENUBEN L. BANKER,,SHAILABNE L. BANKER,,PALLAVIBEN L. BANKER,,MRUDULABEN L. BANKER,,GUJARAT STATE TEXTILE CORP.,	,MR PP BANAJI,MS PJ DAVAWALA,(MR RAMESH K SHAH),MR KV SHELAT
5157	FA/5146/1995	09/07/2010	UNION BANK OF INDIA,	MR PRAKASH K JANI	THE MANEKCHOWK & AHMEDABAD MANUFACTURING CO. LTD,INDIAN CORPORATION PVT. LTD.,GOPALDAS PARIKH SINCE DIED THRO' HEIRS,SHANTABEN WD/O GOPALDAS,RAMESH GOPALDAS,PANNABEN G. SHAH D/O GOPALDAS,KOKILABEN V. SHAH D/O GOPALDAS,SUDHA A. PARIKH WD/O ANIL PARIKH,GUARI A. PARIKH,KAUSHALI A. PARIKH,LINUBHAI H. BANKER SINCE DIED THRO' HEIRS,DEEPAKBHAI L. BANKER,RENUBEN L. BANKER,SHELISHBEN L. BANKER,PALLAVIBEN L. BANKER,MRUDULABEN L. BANKER,GUJ. STATE TEXTILE CORPN.	
5158	FA/5147/1995	09/07/2010	UNION BANK OF INDIA,	MR PRAKASH K JANI	THE MANEKCHOWK & AHMEDABAD MANUFACTURING CO. LTD,RAMANLAL VAJECHAND & SONS,GOPALDAS PARIKH,SHANTABEN WD/O GOPALDAS,RAMESH GOPALDAS,PANNABEN G. SHAH D/O GOPALDAS,KOKILABEN V. SHAH D/O GOPALDAS,SUDHA A. PARIKH WD/O ANIL PARIKH,GAURI A. PARIKH,,KAUSHALI A. PARIKH,LINUBHAI H. BANKER,DEEPAK L. BANKER,RENUBEN L. BANKER,SHAILABEN L. BANKER,PALLAVIBEN L. BANKER,MRUDULABEN L. BANKER,GUDJARAT SRTATE TEXTILE CORPN.	

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5159	FA/5148/1995	09/07/2010	UNION BANK OF INDIA,	MR PRAKASH K JANI	THE MANEKCHOWK & AHMEDABAD MANUFACURING CO.LTD,SHALIMAR TEXTILE PROCESSORS,GOPALDAS PARIKH,SHANTABEN WD/O GOPALDAS,RAMESH GOPALDAS,PANNABEN G. SHAH D/O GOPALDAS,KOILABEN V. SHAH D/O GOPALDAS,SUDHA A. PARIKH WD/O ANIL PARIKH,GAURI A. PARIKH,KAUSHALI A. PARIKH,LINUBHAI H. BANKER,DEEPAKBHAI L. BANKER,RENUBEN L. BANKER,SHAILABEN L. BANKER,PALLAVIBEN L. BANKER,MRUDULABEN L. BANKER,GUJ. STATE TEXTILE CORPN.	,MS PJ DAVAWALA,(MR RAMESH K SHAH),MR KV SHELAT
5160	FA/5149/1995	09/07/2010	UNION BANK OF INDIA,	MR PRAKASH K JANI	THE MANEKCHOWK & AHMEDABAD MANUFACTURING CO. LTD,ORIENT COTTON TRADERS,GOPALDAS PARIKH,SHANTABEN WD/O GOPALDAS,RAMESH GOPALDAS,PANNABEN G. SHAH D/O GOPALDAS,KOKILABEN V. SHAH D/O GOPALDAS,SUDHA A. PARIKH WD/O ANIL PARIKH,GAURI A. PARIKH,KAUSHALI A. PARIKH,LINUBHAI H. BANKER,DEEPAKBHAI L. BANKER,RENUBHAI L. BANKER,SHAILABEN L. BANKER,PALLAVIBEN L. BANKER,MRUDULABEN L. BANKER,GUJ. STATE TEXTILE CORPN.	
5161	FA/5167/1995	16/08/2011	TAXMACO YARN PROCESSORS,KRISHNAKUMAR HARIPRASAD PANDIT	(MR GN SHAH),MR DAKSHESH MEHTA	BANK OF INDIA,BHUPENDRA K. SHAH	NOTICE SERVED,MR SS PANESAR
5162	FA/5174/1995	01/03/2018	BHIKHABHAI MAFATLAL,	NOTICE UNSERVED	FEJ MOHMAD RASULBHAI,CHAUDHARI JESANGBHAI AVCHALBHA,CHAUDHARI VALJIBHAI AVCHALBHAI,ORIENTAL INSURANCE COMPANY	NOTICE SERVED,MR MP PRAJAPATI,MR DAKSHESH MEHTA
5163	FA/5175/1995	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ANJANA KANJIBHAI HEMRAJBHAI,ANJANA MOTIBHAI HEMRAJBHAI	UNSERVED EXPIRED (R)
5164	FA/5176/1995	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ANJANA(HIRABHAI DEVJIBHAI),ANJANA SAVABHAI HIRABHAI,ANJANA VAKTABHAI HIRABHAI,DHANABHAI HIRABHAI	,NOTICE SERVED,NOTICE UNSERVED
5165	FA/5178/1995	27/06/2016	ADDL. SPECIAL LAND ACQUISITIONOFFICER,	GOVERNMENT PLEADER	SANMUKHBHAI NATHABHAI PATEL POA HOLDER OF RAMJIBHAI B.,	M/S S & S ASSOCIATES
5166	FA/5179/1995	29/04/2013	PISTABEN, WD/OF GIRDHARLAL MISTRY,SUAABEN WIDOW OF GIRDHARLAL JAYRAMJI MISTRY,BANSILAL GIRDHARLAL MISTRY,CHEHARAM GIRDHARLALJI MISTRY	MR MEHUL SHARAD SHAH	SUMRA SULEMAN SUMARBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NEW INDIA ASSURANCE CO.LTD.,CHHAGANBHAI NARANBHAI PATEL	MRS VASAVDATTA BHATT,MR MP PRAJAPATI,MR. B.S.SUPEHIA,MR GC MAZMUDAR,MR HG MAZMUDAR
5167	FA/5182/1995	12/06/2015	ECONOMIC TRANSPORT ORGANIZATION,	MR MV CHOKSHY,VIRAL K SHAH	KENA PANKAJ PATEL,FIRARTURAM BAIGAGIRAM RAJBHAI,NEW INDIA ASSURANCE CO LTD	,MR SUNIL B PARIKH
5168	FA/5185/1995	14/12/2011	GSRTC,DIVISIONAL CONTROLER	MRS VASAVDATTA BHATT	HETIBEN,WD/O NATHUBHAI PREMJIBHAI,MULJIBHAI NATHUBHAI,GHEMARBHAI NATHUBHAI,JIYAJIBHAI NATHUBHAI,CHHAGANBHAI NANJIBHAI KUMBHAR,REMANBHAI FULJIBHAI CHAUDHARI,NEW INDIA INSURANCE CO.LTD.,	NOTICE SERVED,(MR HM BHAGAT),MR US BRAHMBHATT,MR PRAKASH K JANI
5169	FA/5186/1995	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MRS VASAVDATTA BHATT	AMBABEN RANCHHODBHAI PRAJAPATI,BABUBHAI R. PRAJAPATI,SURESHKUMAR R. PRAJAPATI,CHHAGANBHAI NANJIBHAI KUMBHAR.,RAMANBHAI FULJIBHAI CHAUDHARI,NEW INDIA INSURANCE CO. LTD.	,(MR HM BHAGAT),MR US BRAHMBHATT

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5170	FA/5187/1995	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MRS VASAVDATTA BHATT	BAI REVABEN, WD/O. SHANKARLAL MAGANLAL PARMAR,KIRANKUMAR P. PARMAR THRO' GUARDIAN R.NO.1,KUNAL P. PARMAR THRO' GUARDIAN R.NO.1,YOGITA P. PARMAR, THRO' GUARDIAN R.NO.1,PRARTHANA P. PARMAR THRO' GUARDIAN R. NO.1,CHHANABHAI N. KUMBHAR,LAVJIBHAI N. CHAUDHARI,RAMANBHAI F. CHAUDHARI,NEW INDIA INS. CO. LTD.	,NOTICE SERVED,MR US BRAHMBHATT
5171	FA/5188/1995	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	BAI REVABEN,MINOR KIRANKUMAR P. PARMAR THROUGH GUARDIAN RESP.NO.1.,MINOR KUNAL P. PARMAR THROUGH GUARDIAN RESP.NO.1.,MINOR YOGITA P. PARMAR THROUGH GUARDIAN RESP.NO.1.,CHHANABHAI N. KUMBHAR,LAVJIBHAI N. CHAUDHARI,RAMANBHAI F. CHAUDHARI,NEW INDIA INC. CO. LTD	,NOTICE SERVED,MR US BRAHMBHATT
5172	FA/5230/1995	21/12/2011	GUJARAT STATE ROAD TRASPORTCO.,	MR HEMANT S SHAH	HEIRS OF DECEASED GHANSHYAM BHAI DHANJIBHAI,KOKILABEN G THAKKKAR,MAHENDRABHAI G THAKKAR,GIRISHKUMAR G THAKKAR,VASUDEV G THAKKAR,BHARWAD BHAGUBHAI VASRAMBHAI,JASUBHA M JADEJA,HITENDRASINH P RANA,BALDEVBHAI V PATEL,NEW INDIA ASSURANCE CO LTD,SUMANTLAL S JAYSWAL	,RULE NOT RECD BACK,RULE SERVED,DS AFF.NOT FILED (R),MS SNEHA A JOSHI
5173	FA/5231/1995	18/04/2013	G.S.R.T.C.,	MR HEMANT S SHAH	BHAGUBHAI VASRAMBHAI,SAMPATLAL SHANTILAL DELETED CT.ORDER DT. 13/6/12	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
5174	FA/5259/1995	19/02/2010	MEHSANA DISTRICT PANCHAYAT,	MR SUNIL K SHAH	THAKORE DHULAJI MANGAJI RANAJI,SPL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR NITIN M AMIN
5175	FA/5260/1995	25/04/2018	MEHSANA DISTRICT PANCHAYAT,	MR SUNIL K SHAH	PRAJAPATI NATUBHAI GANDABHAI,PRAJAPATI POPATLAL GANDABHAI,JADIBEN WD/O SHAMBHURAM J.,GOVINDBHAI SHAMBHUJI,GANPATJI SHAMBHUJI,SPL LAND ACQUISITION OFFICER NO. 1.	GOVERNMENT PLEADER,NOTICE SERVED,MR NITIN M AMIN
5176	FA/5261/1995	19/02/2010	MEHSANA DISTRICT PANCHAYAT (THRO.EXECUTIVE ENGINEER),	MR SUNIL K SHAH	THAKOR SHAKARAJI MATHURJI,DILIPJI MATHURJI,ISHWARJI GABHAJI,CHANCHALBEN GABHAJI,RAMANJI GABHAJI,JIVANJI GABHAJI,MANSANGJI GABHAJI,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)
5177	FA/5262/1995	19/02/2010	MEHSANA DISTRICT PANCHAYAT,	MR SUNIL K SHAH	SHANKARJI GHEMAJI,MOTIJI MANAJI,SPL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
5178	FA/5263/1995	19/02/2010	MEHSANA DISTRICT PANCHAYAT,	MR SUNIL K SHAH	LAXMANJI MANGAJI,DHANIBEN MANGAJI,MATHURJI MANGAJI,SHAKARIBEN MANGAJI,BABAJI MANGAJI,RASANGJI MANGAJI,PURIBEN MANGAJI,CHUDAJI MANGAJI,SPL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)
5179	FA/5266/1995	24/08/2011	SAIYED GULAMHUSSAIN SAIYAD HABIB,SUGRABIBI D/O SAIYAD HABIB SAIYAD ALAM,AMIRBIBI D/O SAIYAD HABIB SAIYAD ALAM	(MR SURESHM SHAH)	HEIRS OF D/D BAI BILBISAB,BAI LALBIBI D/O SAIYAD HAJI SAIYAD AHMAD,BAIYA MARIYA D/O SAIYAD HAJI SAIYAD AHMAD,BAI MARIYAMWD/O SAIYAD NOOR MOHMMEDSAIYAD HAJI,KAMRUNNISSA,D/O SAIYAD NOOR MOHAMMED SAIYAD HAJI,SAIDABANU D/O SAIYAD NOOR MOHAMMED SAIYAD HAJI,SARFUNISSA,D/O SAIYAD NOOR MOHAMMED SAIYAD HAJI,SAIYAD AHMED SAIYAD NOOR MOHAMMED (DELETED),KHIRMUNISSA SAIYAD NOOR MOHAMMED,SAIYAD ISMAIL SAIYAD NOOR MOHAMMED,SAIYAD KASAM SAIYAD NOOR MOHMAMMED,HAFIZANIS SAIYAD NOOR MOHAMMED,SAIYAD HAJISAIYAD NOOR' MOHAMMED,HEIRS OF SAIYAD LALU SAIYAD HABIB,BIBI D/O LALU SAIYAD HABIB,SAIYAD CHANDMINYA SAIYA LALUMINYA(DELETED AS PER COURT,AMANBIBI D/O SAIYAD LALU SAIYAD HABIB	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR MM TIRMIZI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5180	FA/5267/1995	24/04/2012	INDRASINGH DEEPSINGH JHALA,JETHABHAI PRABHUDAS PATEL,NEW INDIA ASSURANCE CO.LTD.	(MR HM BHAGAT)	PASHIBEN WD/O KANTIBHAI DHARMABHAI,PANKAJKUMAR KANTIBHAI PATEL,BHAGWANDAS KANTIBHAI PATEL,RUKHIBEN WD/O DHARMABHAI LALABHAI PATEL,UDAYSINGH JASHWANTSINGH RATHOD,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MS NITA U BHATT
5181	FA/5268/1995	24/04/2012	INDRASINGH DEEPSINGH JHALA,JETHABHAI PRABHUDAS PATEL,NEW INDIA ASSURANCE CO.LTD.	(MR HM BHAGAT)	DAHIBEN WD/O PATEL BHOGIBHAI MADHABHAI,SHAILESHKUMAR BHOGILAL PATEL,MINOR BHARATKUMAR B PATEL THRO' GUARDIAN R.NO.1,JETHIBEN WD/O PATEL MADHABHAI MULABHAI,HEIRS OF DECEASED AMARSINGH MULSINH RATHOD,KRUSHNABEN WD/O AMARSINGH M RATHOD,MINOR LALSINH AMARSINH RATHOD THRO' GUARDIAN R.NO.5.1.,MINOR SURENDRASINH A RATHOD THRO' GUARDIAN R.NO.5.1.,UDAYSINH JASHWANTSINGH RATHOD,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,NOTICE UNSERVED,MS NITA U BHATT
5182	FA/5270/1995	06/07/2018	BANK OF INDIA,	(MR JT TRIVEDI)	M.M.& CO.,DALICHAND KALYANJI SHAH,DHARSHIBHAI UJAMSHIBHAI SANGHAVI,PRABHULAL KAPURCHAND SANGHAVI	NOTICE SERVED,NOTICE UNSERVED,MR CH VORA
5183	FA/5272/1995	16/08/2011	M/S RAVINDER ROADLINES,JAGIR KAUR RAVINDER SINGH DHILLON,PALVINDER SINGH DARASINGH DHILLON	(MR JB PARDIWALA)	DEMOSHA CHEMICALS PVT.LTD,ORIENTAL INSURANCE CO LTD	MR ARUN H MEHTA
5184	FA/5273/1995	11/04/2017	SURAJBEN W/O DINESHCHANDRA VINODRAI RAJWADI,MABLEBEN DINESHCHANDRA,MITESHBHAI DINESHBHAI	UNSERVED EXPIRED (N),MR. R.D.KINARIWALA	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION,DY.EXECUTIVE ENGINEER,GUJARAT WATER RESOUCES DEV.CORP	NOTICE SERVED,MR MP PRAJAPATI
5185	FA/5275/1995	16/03/2016	NATHUBHA BHERUBHA VAGHELA,	MS RV ACHARYA	MUKUNDBHAI BHAICHANDBHAI PATEL,BHAICHAND NATHUBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE UNSERVED,DELETED
5186	FA/5278/1995	17/01/2012	KANUBHAI MANGALBHAI PATEL,	MR MTM HAKIM	CHANDUBHAI SHANABHAI BARIYA,JAY AMBE TRANSPORT COMPANY,ORIENTAL INSURANCE COMPANY	NOTICE SERVED,MR KK NAIR
5187	FA/5280/1995	23/06/2014	CHANDUBHAI JASBHAI PATEL FOR SELF & VAHIVATKARTA OF HUF,BIPINCHANDRA RAOJIBHAI PATEL,GORDHANBHAI SHIVABHAI PATEL,RATILAL SHIVABHAI PATEL THR'HIS LEGAL HEIRS.,HARMANBHAI RATILAL PATEL,PRASHANTBHAI RATILAL PATEL,SHARDABEN WIDOW OF RATILAL SHIVABHAI PATEL,ASHOKBHAI HARNAMBHAI PATEL,CHANDUBHAI HARNAMBHAI PATEL,RAMANBHAI HARNAMBHAI PATEL	MR RA PATEL	SPECIAL LAND ACQUISITION OFFICER AHM-BARODA EXPRESSWAY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
5188	FA/5283/1995	28/02/2012	GANPATSINH KHUMANSINH PARMAR AS POH OF GANPATSHIH K PARMAR,	MR AJAY L PANDAV	GENERAL MANAGER,GSRTC OWNER OF ST.BUS.NO.GRU-9599.,	MR MP PRAJAPATI
5189	FA/5284/1995	18/04/2012	GHANSHYAMBHAI RAVJIBHAI PATEL,	MR PR THAKKAR	SURESH JAYANTIBHAI GAJJAR,VAHABBHAI MOHMADBHAI MEMON,ORIENTAL INSURANCE CO.LTD.,HEIRS OF MAHENDRASINH RAJITSINH,KAILASHKUNVARBA MAHENDRASINH THAKOR,JASPALSINH MAHENDRASINH,RAJESHWARI MAHENDRASINH,YOGRAJSINH MAHENDRASINH,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR RR MARSHALL,MR RAJNI H MEHTA
5190	FA/5285/1995	02/02/2012	RIZVANA IBRAHIMBHAI THR'HER GUARDIAN IBRAHIMBHAI A MEMON,	MR DR BHATT	GOVINDBHAI KHODABHAI RAVAL,RAJAKHBHAI DADANBHAI GIGANI,NATIONAL INSURANCE CO.LTD.	DS AFF.NOT FILED (N),MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5191	FA/5286/1995	10/05/2013	NEW INDIA INSURANCE CO.,	MR VIBHUTI NANAVATI	BHAVINIBEN WD/0 DINESHBHAI PATEL.,HEIRS OF KANTIBHAI CHATURBHAI PATEL (DECEASED),KIRTIBHAI KANTIBHAI PATEL,HARESHBHAI KANTIBHAI PATEL,VIRESHBHAI KANTIBHAI PATEL,HAMIRCHAND NIKARAM RAJPUT,CHHOTURAM GIRDHARLAL GAJJAR,MOHMADKHAN AJIMKHAN	,MR MP PRAJAPATI
5192	FA/5287/1995	08/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PRABHATBEN WD/O BHAGWANSHIH BECHARSINH,RAGHUVIRSINH BHAGWANSINH,VASANTBEN BHAGWANSINH,MINOR PRAVINSINH BHAGWANSINH,PRATAPBA BECHARSINH RAJ,HAMIRCHAND NIKARAM RAJPUT,CHHOTURAM GIRDHARLAL GAJJAR,MOHMADKHAN AJIMKHAN	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MP PRAJAPATI
5193	FA/5288/1995	20/12/2011	MANIYABHAI VARSNGBHAI GARASIA,	MR MC BHATT	SECHUSHA DADUSHA DELETED AS PER COURT ORDER 22-11-2011,ZALA JASUBHAI BANUBHAI DELETEDAS PER COURT ORDER 22-11-2011,NEW INDIA ASSURANCE CO.LTD.,PRADIPSINH & RAVUBHA CO. THORUGH JORUBHAI BABUBHA ZALA	DELETED,RULE SERVED,MS LILU K BHAYA
5194	FA/5317/1995	16/08/2011	VAGHJIBHAI CHHOTABHAI PATEL,	LAW VERDICT	BHARATKUMAR MANIBHAI PATEL,PRADHUMANBHAI M PATEL	
5195	FA/5453/1995	13/09/2019	GITABEN KISHORKUMAR PAREKH,DAKSHA CHANDRAKANT PAREKH	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYANT INDUSTRIES,DARIYALAL SALES AGENCY,JAGDISHKUMAR C. MASHRU,RAMILABEN A. MASHRU,USHABEN U. MASHRU,VINABEN M. MASHRU	,NOTICE SERVED,NOTICE SERVED BY DS,MR AR THACKER
5196	FA/5467/1995	18/03/2016	GORDHANBHAI BHIMABHAI BARIYA,	MR BG PATEL	CHHAGANBHAI JAGABHAI BARIA,MANUBHAI CHUNILAL NAROTTAMDAS PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,MS KARUNA V RAHEVAR
5197	FA/5471/1995	21/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	DINESHBHAI SOMABHAI PATEL,	UNSERVED EXPIRED (N)
5198	FA/5475/1995	15/02/2012	KILLOL VINOD SHELAT,	(MR MB GANDHI)	SHATILAL CHHAGANLAL PARMAR,APPOLLO VIKAS STEEL PVT LTD,UNITED INDIA INSURANCE COLTD	NOTICE SERVED,MR MUKUND M DESAI
5199	FA/5504/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR BABUBHAI GANGARAMBHAI,SAGAR AMRUT GANGARMBHAI	NOTICE SERVED,MR MP PRAJAPATI
5200	FA/5505/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADA BALVANTSINH KALUSINH,M K AMBADA,I K AMBADA,H K AMBADA,U K AMBADA	,NOTICE SERVED,MR MP PRAJAPATI
5201	FA/5506/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADA BALWANTSINH KALUSINH,M K AMBADA,I K AMBADA,H K AMBADA,U K AMBADA	,NOTICE SERVED,MR MP PRAJAPATI
5202	FA/5507/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADA BALVANTSING KALUSINH,M K AMBADA,I K AMBADA,H K AMBADA,U K AMBADA	,NOTICE SERVED,MR MP PRAJAPATI
5203	FA/5508/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADA KALUSINH LAKHUSINH,,	MR MP PRAJAPATI
5204	FA/5509/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DABHI MULSINH JASVANTSIN,	MR MP PRAJAPATI
5205	FA/5510/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS FO MOTHIBHAI DHULABHAI,PATEL PASABHAI VENABHAI,PATEL VISHNUBHAI DEVABHAI,PATEL NATHABHAI JOITABHAI,HEIRS OF M D PATEL,S M PATEL,G M PATEL,B B PATEL	,NOTICE SERVED,MR MP PRAJAPATI
5206	FA/5511/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI MADHABHAI,CHAUDHARI JESANGBHAI AVCHALBHA,PATEL VISHNUBHAI MADHABHAI	MR MP PRAJAPATI

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5207	FA/5512/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR NAVAJI SARDARJI,,HEIR OF K S PARMAR,SAJJANBA WD/O KACHARAJI PARMAR,HEIRS OF U S PARMAR,VANUBA WD/O UDESINH PARMAR,PUNJSINH S PARMAR,HEIRS OF D S PARMAR,SANTABA WD.O DURJUJI SARDARJI,HEIRS OF A S PARMAR,SHANGARBA WD/O AMARSINH SARDARJI,HEIRS OF GULABBA WD/O SARDARJIKUSHALJI,N S PARMAR,P S PARMAR	,NOTICE SERVED,MR MP PRAJAPATI
5208	FA/5513/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI DAHYABHAI SAGAR,	MR MP PRAJAPATI
5209	FA/5514/1995	01/12/2010	STATE OF GUJAARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOMIN KABIRBHAI SARIFBHAI UMATIYA,MOMIN HABIBBHAI S. UMATIYA	NOTICE SERVED,MR MP PRAJAPATI
5210	FA/5515/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI GOVABHAI GALABABHAI,AMRUTBHAI GANGARAMBHAI SAGAR	NOTICE SERVED,MR MP PRAJAPATI
5211	FA/5516/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KALABHAI LAKHABHAI,M L RABARI,K L RABARI,B L RABARI	,NOTICE SERVED,MR MP PRAJAPATI
5212	FA/5517/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR SHANKERBHAI BECHARBHAI,	MR MP PRAJAPATI
5213	FA/5518/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR BABUBHAI SHAMALBHAI,	MR MP PRAJAPATI
5214	FA/5519/1995	01/12/2010	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI AVCHALBHAI SHAMALA BHAI, DECD. THRO. HIS HEIRS,CHAUDHARI JESANGBHAI AVCHALBHA,CHAUDHARI VALJIBHAI AVCHALBHAI,AMRUTBHAI GANGARAMBHAI SAGAR	NOTICE SERVED,MR MP PRAJAPATI
5215	FA/5520/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR KACHARABHAI GNAGARAM,	MR MP PRAJAPATI
5216	FA/5521/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALABHAI PUNJABHAI SAGAR,A B PANCHAL,D N PANCHAL,I N PANCHAL,A G SAGAR	,NOTICE SERVED,MR MP PRAJAPATI
5217	FA/5522/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALABHAI PUNJABHAI SAGAR,NARAYANBHAI P. SAGAR,BALUBEN D/O PUNJABHAI SAGAR,DIVABEN D/O PUNJABHAI SAGAR,LILABEN D/O PUNJABHAI SAGAR,TARABEN D/O PUNJABHAI SAGAR,PALIBEN D/O PUNJABHAI SAGAR	,NOTICE SERVED,MR MP PRAJAPATI
5218	FA/5523/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR BABUBHAI GNAGARNHAI,SAGAR AMRUTBHAI GNAGARBHAI	,MR MP PRAJAPATI
5219	FA/5524/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD KACHAARAJI MALJI,MUMAN KHANJIBHAI VAJIRBHAI,AMINABEN V PATEL	NOTICE SERVED,MR MP PRAJAPATI
5220	FA/5525/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI KESHIBEN WD/O KANABHAIDEVABHAI,MINOR MANGUBHAI, D/O KANABHAI DEVABHAI,MINOR LILIBEN D/O KANABHAI THRO' KESHIBEN KANABHAI	NOTICE SERVED,MR MP PRAJAPATI
5221	FA/5526/1995	01/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHAI SOMABHAI],	MR MP PRAJAPATI
5222	FA/5575/1995	08/03/2016	RAJPUT NARANSINH BAPUSINH,	MS MAYA S DESAI	MINOR SHAILESHGIRI, THRO' GUARDIAN MANGIRI DHANGAR GOSAI,PATEL JIVABHAI CHIMANBHAI	
5223	FA/5576/1995	25/04/2013	NEW INDIA INSURANCE COMPANY LIMITED,	(MR JD AJMERA)	HEIRS OF RAKESHKUMAR LALCHAND-BHAI @ KIRTILAL SHAH,KAMLABEN WD/O LALCHAND @ KIRTILAL JETHALAL SHAH,MUKESHKUMAR LALCHAND @ KIRTILAL JETHALAL SHAH,DAYANANAD S/O KANAIYA,RAJENDRA PIRTHISINGH JAT,BHAILAL KHODIDAS PRAJAPATI,BHAGVATIBEN KESHAVLAL PRAJAPATI,ORIENTAL FIRE & GENERAL INSURANCE COMPANY	,NOTICE UNSERVED,MR RR MARSHALL

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5224	FA/5578/1995	13/01/2012	MALDEBHAI LAKHABHAI MODHWADIA,		NARENDRA DEVCHAND DEVANI,NOORMOHMAD A ISANI,NEW INDIA INSURANCE CO LTD	
5225	FA/5579/1995	03/04/2012	CHARMIBEN DHANJIBHAI PATEL,	MR PRAKASH K JANI	GUJARAT STATE ROAD TRANSPORT CORPORATION,DEEPSINH RAMSINH OF PATAN,PATEL ISHWARBHAI MOHANBHAI,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
5226	FA/5583/1995	27/03/2012	SURESHBHAI @ SUVALAL A PATEL,	MR DR BHATT	DAYANAND R. SHETTY,GOPAL RAJLALIT CHAUHAN,THE UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N),MR VIBHUTI NANAVATI
5227	FA/5585/1995	29/12/2010	PRABHUDAS SOMABHAI PATEL,	(MR MB GANDHI)	DALPATSINH PAHADSINH,DOMCHAND GAMNAJI HIRAGAR,RAJASTHAN STATE TRANSPORT CORPORATION,MUSALAMAN KASAMBHAI JAMALBHAI,NATIONAL INSRUANCE CO.	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR MA PAREKH
5228	FA/5586/1995	14/10/2013	RAJA MANDAN,	MR AN PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5229	FA/5587/1995	14/10/2013	JAMNABEN SHAMJIBHAI,	MR AN PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5230	FA/5588/1995	14/10/2013	MAVJI CHAKU,	MR AN PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5231	FA/5589/1995	14/10/2013	VASHRAM PREMJI,	MR AN PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5232	FA/5590/1995	14/10/2013	KURJI PRAMJI,	MR AN PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5233	FA/5595/1995	03/12/2010	NEW INDIA ASSURANCE CO. LTD.,	MR BR SHAH,MR SANDIP C SHAH	DANG JILLA PANCHAYAT, AHWA,LAHANUBHAI SHIVABHAI BHOYE,JANKIBEN GAMAJBHAI PAWER,MINOR YAMUNABEN G PAWER, THRO'GUARDIAN RESP. NO.3,SONIBEN BUDYABHAI PAWER	NOTICE SERVED,MR JOY MATHEW,MR HARSHAD K PATEL
5234	FA/5596/1995	03/12/2010	NEW INDIA ASSURANCE CO LTD.,	MR BR SHAH	DANG JILLA PANCHAYAT,LAHANUBHAI SHIVABHAI BHOYE,SAGUNIBEN INDUBHAI PAWAR,GOMABHAI INDUBHAI PAWAR,SOMABHAI INDUBHAI PAWAR	,NOTICE SERVED
5235	FA/5597/1995	03/12/2010	NEW INDIA ASSURANCE CO LTD.,	MR BR SHAH	DANG JILLA PANCHAYAT,LAHANUBHAI SHIVABHAI BHOYE,MAYANUBEN SITARAM CHAUDHARI,SOMBHAI PARDUBHAI CHAUDHARI,KASHIBEN SOMABHAI CHAUDHARI,NANIBEN SOMABHAI CHAUDHARI	,NOTICE SERVED,MR JOY MATHEW
5236	FA/5598/1995	03/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR BR SHAH	DANG JILLA PANCHAYAT,LAHANUBHAI SHIVABHAI BHOYE,JIVALABHAI LAKMANBHAI	,NOTICE SERVED
5237	FA/5599/1995	03/12/2010	NEW INDIA ASSURANCE CO LTD.,	MR BR SHAH	DANG JILLA PANCHAYAT,LAHANUBHAI SHIVABHAI BHOYE,SITUBEN SONYABHAI	
5238	FA/5600/1995	03/12/2010	NEW INDIA ASSURANCE CO LTD.,	MR BR SHAH	DANG JILLA PANCHAYAT,LAHANUBHAI SHIVABHAI BHOYE,AKRUKBHAI SULEMANBHAI SEVAR	RULE SERVED
5239	FA/5601/1995	03/12/2010	NEW INDIA ASSURANCE CO LTD.,	MR BR SHAH	DANG JILLA PANCHAYAT,LAHANUBHAI SHIVABHAI BHOYE,BENDIBEN MANJIBHAI,SITARAM MANJIBHAI,RAMDAS MANJIBHAI,GUNTIBEN MANJIBHAI	
5240	FA/5603/1995	27/12/2011	DISTRINCT PANCHAYAT,	(MR PV HATHI)	HIMAT BHANUBHAI,AZIZ MAHMAD SAFIYA	NOTICE SERVED,NOTICE UNSERVED

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5241	FA/5604/1995	23/12/2011	REVABHAI SOMABHAI PARMAR THR'HEIRS,NANDABEN W/O REVABHAI SOMABHAIPARMAR,BALUBHAI REVABHAI PARMAR,RAMANBHAI REVABHAI PARMAR,KASHIBEN REVABHAI PARMAR,SHANKARBHAI REVABHAI PARMAR,MANJULABEN REVABHAI PARMAR,GANGABEN REVABHAI PARMAR,PUNAMBHAI REVABHAI PARMAR	MR SV RAJU	YOGESHBHAI ISHWARBHAI PATEL (DRIVER) DECEASED AS PER MEMO,CHANDRAKANT MAGANLAL PATEL,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED BY DS,MR PRADEEP PATEL,MR SANDIP C SHAH
5242	FA/5605/1995	28/11/2011	SAVITRIBEN ASHWINKUMAR ALIAS ANJANIKUMAR,MINOR MITHALESHKUMARI A. THROUGH GUARDIAN APPEL.NO.1.,MINOR VIMALESHKUMARI A. THROUGH GUARDIAN APPEL.NO.1,MINOR RAJANIKUMAR A. THROUGH GUARDIAN APPEL.NO.1.	MR SANDIP C SHAH	VANRAJSING HIRJI,VINODCHANDRA NATWARLAL SHAH,MUNIDEVI RAMNASHARE PANDE,RAMASHREE RAMRATAN PANDE,SHEETALASHANKER RAMASHREE PANDE,AHMEDABAD MUNICIPAL CORPORATION	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR DHAVAL G NANAVATI
5243	FA/5619/1995	11/04/2012	PARVATIBEN WIDOW OF MANUBHAI,NITIN S/O. LATE MANUBHAI BHAGWANDAS PATEL (BAJARIA),ASHWIN S/O.LATE MANUBHAI BHAGWANDAS PATEL (BAJARIA),RITABEN D/O.LATE MANUBHAI BHAGWANDAS PATEL (BAJARIA),ARUNABEN MANUBHAI	(MR PARESH M DARJI)	MAHERSING MANGATRAM CHAUDHARI,M/S. METRO VIDYUT,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	RULE SERVED,MR DAKSHESH MEHTA
5244	FA/5620/1995	14/02/2012	HASAM ALIBHAI,	MS KUSUM V VAGHELA	YUSUF ADAMBHAI,PATEL PRAGJI KALIYANJI,UNITED INDIA INSURANCE CO.LTD.,ABDUL ABRAHIM MAMAD	,LAW VERDICT
5245	FA/5624/1995	13/07/2018	MOTAJI JINAJI SISODIYA,	UNSERVED EXPIRED (N)	BABUBEN ALIAS FAIBA ALIAS SHARDA D/O.,	
5246	FA/5625/1995	25/11/2010	KAPILABEN BHOPAJI ALIAS JAGATJI KHODAJI,MINOR CHETANKUMAR BHOPAJI ALIAS JAGATJI KHODAJI,MINOR TINIBEN BHOPAJI ALIAS JAGATJI KHODAJI,MANIBEN KHODAJI	(MR MUKESH R SHAH),(MR RN SHAH)	KALUBHAI KHUMANSINGH JADEJA,VAGHELA INDUBHAI NANUBHAI,NEW INDIA ASSURANCE CO. LTD	
5247	FA/5626/1995	11/04/2012	RAJENDRA UMERSHI GOHEL,	MR MTM HAKIM	VAKHATSINGH AJABSING PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
5248	FA/5627/1995	13/03/2012	DANABHAI KANABHAI BHARVAD,	MR TV SHAH	AMRUTLAL DAMJIBHAI (DRIVER),SAURASHTRA UNIVERSITY,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,MR AR THACKER,MS AMI N BHATT
5249	FA/5674/1995	23/11/2011	SANTOKBEN DULA - HEIRS OF DECDMER DULA KARA KARAVADRA,MINOR ANIL DULABHAI THROUGH GUARDIAN RESP.NO.1.,MINOR NITESH DULABHAI THROUGH GUARDIAN RESP.NO.1.,MERA KARABHAI VIRAMBHAI,BHINIBEN KARABHAI	RULE SERVED	RAJA JIVAN BRAHMAN,DILIPKUMAR JIVANLAL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR HASMUKH THAKKER),MR DM DEVNANI
5250	FA/5675/1995	25/07/2008	HEIRS OF DECD.JAGDISHCHANDRA DAHYASHANKER,LATABEN JAGDISHCHANDRA,MASTER SHIVAM JAGDISHCHANDRA,DAHYASHANKER PRABHASHANKER,VANITABEN DAHYASHANKER,GITABEN DAHYASHANKER,HARSHIDABEN DAHYASHANKER,SANJAY DAHYASHANKER,MINAXIBEN D RAVAL	,MR PM THAKKAR	HARIJAN MADHA RAJA,SUNIL JAYANTILAL RUPAREL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR
5251	FA/5676/1995	27/03/2018	HARISING BHAGSING,BASANT KAUR W/O HARISING BHAGSING	MR PRAKASH K JANI	SANTARKHAN ISKHAN,NEW INDIA INSURANCE CO.LTD.,SARDAR GURUDAYALSING MANSING,NATIONAL INSURANCE CO. LTD.,RANJIT BHAVANJI THAKKAR	NOTICE NOT RECD BACK,SERVED BY RPAD (N),RULE UNSERVED,MR AJAY R MEHTA,MR SUNIL B PARIKH
5252	FA/5678/1995	02/11/2009	URMILABEN MAHENDRA DODIA,KUMAR MAHENDRA DODIA,KRUPA MAHENDRA DODIA,HINA MAHENDRA DODIA	NOTICE SERVED	GUJARAT STATE ROAD TRANSPORT CORPORATION,MANHARLAL LAXMANBHAI GADHVI,ORIENTAL INSURANCE CO.LTD.	
5253	FA/5819/1995	17/04/2018	AMULAKH RAMJIBHAI RATHOD,	(MR JAYVADAN SHAH)	MAFATLAL INDUSTRIES LIMITED,	MR AC GANDHI
5254	FA/5820/1995	01/03/2012	KANABI PATEL CHATUR GANDA,KANBI PATEL SHANKER GANDA,KANBI PATEL RATANSINH GANDA	MR PM THAKKAR	STATE OF GUJARAT,COLLECTOR OF SURENDRANAGAR	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5255	FA/5821/1995	01/03/2012	PATEL DALSUKH MATHURBHAI,SAMUBEN RAVJIBHAI,PATEL RAMBHABEN RAVJIBHAI W/O BECHARBHAI NARSINBHAI,PATEL DHIRUBEN RAVJIBHAI W/O PATEL MATHUR DHULABHAI	MR PM THAKKAR	STATE OF GUJARAT,COLLECTOR OF SURENDRANAGAR	GOVERNMENT PLEADER
5256	FA/5853/1995	31/03/2016	MULJIBHAI GOVINDBHAI MAVANI,	NOTICE SERVED,MR TUSHAR L SHETH	JUSAB JIVA SANDHI LATHI PLOT,RADHESHYAM ROADWAYS COMPANY,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS AVANI S MEHTA
5257	FA/5857/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	AMRUTLAL I KATARIA,	MR BHUPENDRA N SHAH
5258	FA/5858/1995	05/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	MARADIA STEEL PVT. LTD,	REFUSED SERVED (N) (10)
5259	FA/5863/1995	15/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	AMRUTLAL I KATARIA,	MR BHUPENDRA N SHAH
5260	FA/5864/1995	05/08/2011	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	TINA RASIKBHAI MARADIA,	REFUSED SERVED (N) (10)
5261	FA/5868/1995	05/08/2011	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	TINA RASIKBHAI MARADIA,	REFUSED SERVED (N) (10)
5262	FA/5869/1995	15/09/2010	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	MINAXIBEN A KATARIA,	MR BHUPENDRA N SHAH
5263	FA/5871/1995	15/09/2010	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	MINAXIBEN A KATARIA,	MR BHUPENDRA N SHAH
5264	FA/5873/1995	15/09/2010	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	AHMEDABAD DIST. CO OP MILK PRODUCEES UNION LTD,	MR BS PATEL
5265	FA/5874/1995	15/09/2010	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	AHMEDABAD DIST. CO OP MILK PRODUCERS UNION LTD,	MR BS PATEL
5266	FA/5875/1995	04/08/2011	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	CORONATION RICE MILLS,	NOTICE SERVED BY DS,MR JIGAR P RAVAL
5267	FA/5876/1995	15/09/2010	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	DIVYANG ROLLING MILLS,	RULE SERVED BY DS
5268	FA/5879/1995	02/12/2019	VEEMAL TRADERS REG.PART.FIRM THR'PARTNER,	MR IM PANDYA	GUJARAT SMALL INDUSTRIES CORP.LTD.,	RULE UNSERVED
5269	FA/5880/1995	06/07/2018	SHANTILAL PRAHLADJI DAVE,	MR BHARAT JANI	ASHA SHOPPING CENTRE AND ASSO.THR'PRES.PITUMAL BHUGROMAL,JADUNATH RAMCHANDRA PANDYA	RULE UNSERVED,MR MP PRAJAPATI
5270	FA/5882/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	PATEL VITHALDAS JORDAS, DIED THROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5271	FA/5883/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	HARGOVANDAS DWARKADAS PATEL,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5272	FA/5884/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	NAROTAMDAS VIRCHANDDAS PATEL DECD; THROUGH HIS HEIR :,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5273	FA/5885/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	JOITARAM ISHWARDAS ZAVERDAS PATEL,BHIKHABHAI NATHABHAI ZAVERDAS PATEL,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,MR BS PATEL
5274	FA/5886/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	MADHAVLAL VIRCHANDDAS PATEL,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5275	FA/5887/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	BHAGVANDDAS AMBARAMDAS PATEL,MOTIRAM AMBARAMDAS PATEL,JIVRAMDAS LILACHAND PATEL,PATEL NARANDAS LILACHAND,PATEL RANCHHODDAS LILACHAND,PATEL CHATURBHAI PRABHUDAS,PATEL BABALAL LAXMICHAND,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,MR BS PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5276	FA/5888/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	MANIBEN BHAGUBHAI PATEL DECD THROUGH HER HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5277	FA/5889/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	MANILAL BABALDAS PATEL DECD THROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5278	FA/5890/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	HARGOVANDAS DWARKADAS PATEL,JIVRAMDAS DWARKADAS PATEL DECDTHROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,MR BS PATEL
5279	FA/5891/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	NAROTTAMDAS VIRCHANDDAS D SANKALCHAND PATEL'S HEIRS,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5280	FA/5892/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	GANESHBHAI BABALDAS PATEL DECDTHROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5281	FA/5893/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	SHANKERLAL BECHARDAS PATEL,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5282	FA/5894/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	RANCHHODBHAI JESANGBHAI PATEL,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR BS PATEL
5283	FA/5895/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	JIVRAMBHAI DWARKADAS PATELDECDTHROUGH HIS HEIR,HARGOVANDDAS DWARKADAS PATEL,STATE OFGUJARAT,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,MR BS PATEL
5284	FA/5896/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	MAFATLAL PRABHUDAS PATEL DECD THROUGH HIS HEIR,MADHAVLAL MAFATLAL PATEL DECD THROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
5285	FA/5897/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	PATEL MAFATLAL PRABHUDAS DIED THROUGH HIS HEIR,PATEL MADHAVLAL MAFATLAL DIED THROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
5286	FA/5898/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	PATEL VASTARAM JOITARAM DIED THROUGH HIS HEIR,PATEL ISHWARLAL MOTIRAM DIED THROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,MR BS PATEL
5287	FA/5899/1995	06/05/2010	DISTRICT PANCHAYAT MEHSANA,	MR AMIT M PANCHAL	PATEL GANESHBHAI BABALDAS DIED THROUGH HIS HEIR,PATEL MANILAL BABALDAS DIED THROUGH HIS HEIR,STATE OF GUJARAT,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,MR BS PATEL
5288	FA/5946/1995	05/12/2011	G.S.R.T.CORPORATION THR'ASST.LEGAL ADVISOR,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	AMENABIBI WD/O ISMAIL AHMED PATHA.,MOHMAD HANIF ISMAIL PATHA,YAKUB ISMAIL PATHA,SHRIAZ ISMIAL PATHA,MINOR BAI HAJARA ISMAIL PATHA,MINOR MEHBUB ISMIAL PATHA,MINOR SHOKAT ISMAIL PATHA,MINOR IDRIS ISMAIL PATHA,MINOR RULAMIN ISMAIL PATHA,MINOR BAI RAZIYA ISMAIL PATHA,MINOR BAI FARDIA ISMAIL PATHA,MINOR BAI KHALEDA ISMAIL PATHA,MINOR ISHAK ISMAIL PATHA,ABDUL HANIF MOHMAD SHAIKH	DELETED,RULE SERVED,MR SUNIL L MEHTA
5289	FA/5950/1995	23/12/2011	HEIR OF DECEASED SHIVABHAI,SUBABEN SHIVABHAI,MINOR DINESHBHAI SHIVABHAI THR' GUARDIAN APPELLANT NO.1/1,MINOR SHAILESHBHAI SHIVABHAI THR' GUARDIAN APPELLANT NO.1/1,MINOR GUARIBEN SHIVABHAI THR' GUARDIAN APPELLANT NO.1/1,KHODABHAI BIJALBHAI,SAMUBEN KHODABHAI	MR JITENDRA M PATEL	AMBUBHAI ZAVERBHAI CHAUHAN BHAI, DECD. THRO. HIS HEIRS,DAMJIBHAI @ GOPALBHAI NANJIBHAI PATEL,UNITED INDIA INSURANCE COMPANY	,NOTICE SERVED,MR NAVNIT M TAILOR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5290	FA/5951/1995	30/01/2012	BANWARILAL BIRCHANDDAS,ORIENTAL INSURNCE CO.LTD.	MR DARSHAN M PARIKH	LILABEN WIDOW OF GANESHBHAI MOHANBHAI,NITABEN GANESHBHAI PRAJAPATI,SHAILESHKUMAR GANESHBHAI PRAJAPATI,BABE GANESHBHAI PRAJAPATI,GANGABEN WD/O MOHANBHAI M.,MOHMADAMIN JAMALBHAI MOMIN,UNITED INDIA INSURANCE CO.LTD.	,MR VIBHUTI NANAVATI
5291	FA/5954/1995	23/08/2013	MUBARAKALI SAFIMOHAMMED PATAN,HAMIDHA MOHAMMED CHOTANI,ORIENTAL INSURNACE CO LTD	MR RAJNI H MEHTA	PRABAVATIBEN WD/O. SHAMBHUNATHSINGH I. RAJPUT,INDRASANSING RAMSWARUPSINGH DECD.THROUGH THE LRS,DEEPRAJIDEVI W/O INDRASANSING RAMSWARUPSING,ANAND SHAMBUNATSINGH RAJPUT HEIRS OF R-2 &3,RAVI PRAKASH SHAMBUNATSING HEIRS OF R-2 & 3,MAMTABEN SHAMBUNATSING RAJPUT HEIRS OF R-2 & 3,MAYABEN SHAMBUNATSINGH RAJPUT HEIRS OF R-2 & 3,MANISH SHAMBUNATSINGH RAJPUT HEIRS OF R-2 & 3,NAVINKUMAR SHAMBUNATSINGH RAJPUT HEIRS OFR-2 & 3	,MR SANDIP C SHAH
5292	FA/5967/1995	31/07/2015	EXECUTIVE ENGINEER,	(MR RA MISHRA)	SHIVRAM TULSIRAM JAT(DRIVER) THR'HEIR TULSIRAM JAT,NANKHU PITSA JUGALAL.OWNER,INSURANCE COMPANY,NEW INDIA INSURANCE CO LTDL	,MR SANDIP C SHAH
5293	FA/5968/1995	12/12/2011	EXECUTIVE ENGINEER,	(MR RA MISHRA)	NANDU JAGLAL,HEIRS OF RAJJUJI MANGAJI,BHIKHIBEN WD/O RAJJUJI M.,MAGANJI MOTIJI,DHULIBEN W/O MAGANJI MOTIJI,ORIENTAL INSURANCE COMPANY	,NOTICE SERVED,NOTICE UNSERVED,MR MP PRAJAPATI
5294	FA/5969/1995	23/04/2012	EXECUTIVE ENGINEER,	(MR RA MISHRA)	KADVAJI JAVANJI PARMAR,HEIRS OF SHIVARAM TULSIRAM JAT,TARAMATI WD/O SHIVRAM T JAT,TULSIRAM DADURAM JAT,NANDU JUGLAL YADAV,NEW INDIA INSURANCE CO. LTD.,HEIRS OF RAJJUJI MAGANJI,BHIKHIBEN WD/O RAJJUJI MAGANJI,MAGANJI MOTIJI,DHULIBEN WD/O MAGANJI MOTIJI,ORIENTAL INSURANCE CO. LTD.	,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,(MR HM BHAGAT),MR MP PRAJAPATI
5295	FA/6017/1995	23/01/2012	NEW INDIA ASSURANCE CO.LTD.,SUPERINTENDING ENGINEER(CIVIL)	MR SUNIL B PARIKH	DAKSHABEN KISHORKUMAR DOSHI W/O THE DECEASED.,CHANDANBEN GUNVATLAL DOSHI WIDOW MOTHER OF DECEASED,AEKTA KISHORKUMAR DOSHI,SOHIL KISHOR KUMAR DOSHI,GOVINDGAR BHIMGAR DOSWAMI,KARA VISRAM AYAR,PREMJI VELJI NATHANI,ORIENTAL INSURANCE CO.LTD.	,(MR BD KARIA),MR RAJNI H MEHTA
5296	FA/6018/1995	15/07/2009	NEW INDIA ASSURANCE COMPANY LTD.,	GOVERNMENT PLEADER	VAGHRI MEENABEN W/O SAVABHAI DHULABHAI,SUKHDEVSINGH BHAJANSING JAT,KARNAMSINGH VJAGARSING SARDAR	MR SANDIP C SHAH
5297	FA/6030/1995	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	NATHALAL MADHAVJI BALEJA,KESHAVLAL BHHIKHABHAI CHAWDA	NOTICE SERVED,MR NV SOLANKI
5298	FA/6032/1995	27/07/2010	PESTONJEE BHICAJEE,	(MR PB MAJMUDAR)	UNION OF INDIA,INDIAN POTASH LTD,ASSOCIATED CONTINENTAL BULK CARRIERS S A OF PANAMA	,MRS VASAVDATTA BHATT
5299	FA/6034/1995	06/02/2012	SURYAKANT SHANTILAL SHAH THR'HEIRS,NAYNA SURYAKANT SHAH,SAURIN SURYAKANT SHAH,KAJAL SURYAKANT SHAH	MR VIBHUTI NANAVATI	TRANSPORT MANAGER,MUNICIPAL CORPORATION OF AHMEDABAD	MR HS MUNSHAW
5300	FA/6038/1995	28/03/2018	JAGDISH JAYANTILAL JAISWAL,	MR DF AMIN	MOHANBHAI CHHAGANBHAI THAKARDA,BABULAL BHERULAL MEWARA (DELETED),ORIENTAL INSURANCE CO.LTD.,JUBILEE MOTOR STORES, (DELETED),ORIENTAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MR PALAK H THAKKAR
5301	FA/6039/1995	28/03/2018	JADISH JAYANTILAL JAISWAL,	MR DF AMIN	MOHANBHAI CHHAGANBHAI THAKARDA,BABULAL BHERULAL MEWARA (DELETED),ORIENTAL INSURANCE CO.LTD.,JUBILEE MOTOR STORES, (DELETED),ORIENTAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5302	FA/6040/1995	02/08/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,MOHAMMED HUSEN MOHMED SHARIF LARIWALA	MR JM VASU	RAMSING PUJABHAI BAHMNIYA,GITABEN @ GANGABEN YASHVANTSINH BAHMNIYA,NANIBEN RAMSINH BAHMNIYA,MINOR HITENDRA YASHVANTSINH BAHMNIYA,MINOR JIGISHABEN YASHVANTSINH BAHMNIYA	RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
5303	FA/6042/1995	29/08/2013	GANDHI BAJULABEN BHAILALBHAI,	MR PS CHAMPANERI	BACHUBHAI GANGARAM,AASHAJI JIVAJI RATHOD LEGAL HEIRS OF DECD ASHAJI JIVAJI RATH,BHARATBHAI ASHAJI RATHOD,SHANTABEN ASHAJI RATHOD,ORIENTAL FIRE & GENERAL INSURANCE CO.	UNSERVED EXPIRED (R),MR RAJNI H MEHTA,MRS NISHA M PARIKH,HCLS COMMITTEE
5304	FA/6043/1995	22/06/2018	UMAKUMARI W/O. RAVINDRAKUMAR VARMA,	ADVOCATE NOTICE UNSERVED	RAVINDRAKUMAR MANAHARLAL VARMA,	
5305	FA/6045/1995	20/12/2011	KISHANLAL MUKANRAJ SOLANKI,KAMALSINGH KISHANLAL SOLANKI S/O. LATE RADHABEN,USHA KISHANLAL SOLANKI D/O.LATE RADHABEN,ANIL KISHANLAL SOLANKI S/O. LATE RADHABEN,JAMNABEN MUKANRAJ SOLANKI MOTHER IN LAW OF LATE RADHABEN	(MR BD KARIA)	DRIVER NOT KNOWN DELETED AS PER COURT ORDER DT.26-9-2011,GOVINDJI PREMJI SATHWARA,NEW INDIA ASSURANCE CO.LTD.	DELETED,RULE SERVED,MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR,MR.HIREN M MODI
5306	FA/6046/1995	16/02/2015	KAMUBEN DINUBHAI PATEL,DINUBEN V PATEL	NOTICE SERVED,MR MTM HAKIM	MOHAMAD ISMAIL ABDUL GAFUR SHAIKH,SHASHIKANT A JOSHI,NATIONAL INSURANCE CO LTD,CHIMANLAL VRAJLAL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT),MR R G DWIVEDI
5307	FA/6062/1995	25/04/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	KAPILABEN WD/O GAJENDRASING BABASING,AJAYKUMAR (MINOR),BABY PARVATIBEN (MINOR),BABBARSING SAVSI PARMAR,MANGUBEN BABBASING,RAJUJI CHAGANJI SINCE DIED HIS HEIRS;,BHIKHIBEN WD/O RAJUJI MAGANJI,MAGANJI MOTIJI,DHULIBEN MAGANJI,EXECTIVE ENGINEER,SHITALRAM TULSIRAM SINCE DECD HIS HEIR TULSIRAM JAT,NANDU JUGLAL,NEW INDIA ASSURANCE CO LTD	,(MR RA MISHRA),MR MP PRAJAPATI,MR R.K.MANSURI
5308	FA/6063/1995	25/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	VINUSINH BALUSINH PARMAR,RAJUJI MAGANJI THR'HEIRS,BHIKHIBEN WD/O RAJUJI MAGANJI FOR HERSELF & GUARD.OF RAMESHB,MAGANJI MOTIJI,DHULIBEN MAGANJI,EXECUTIVE ENGINEER,SHIVARAM TULSIRAM THR'HEIR TULSIRAM JAT,NANDU JUGLAL,NEW INDIA ASSURANCE CO.LTD.	,MR MP PRAJAPATI,MR R.K.MANSURI
5309	FA/6064/1995	25/04/2012	ORIENTAL INSURANCE CO. LTD,	GOVERNMENT PLEADER	FULABEN BALAJI PARMAR,BALAJI SABAJI PARMAR,RAJUJI CHHAGANJI (DECD. THRO LEGAL HEIRS),BHIKHIBEN W/O RAJUJI MAGANJI,MAGANJI MOTIJI,DHULIBEN MAGANJI,EXECUTIVE ENGINEER,SHITLRAM TULSIRAM (DECD. THRO LEGAL HERIS),NANDU JUGLAL,NEW INDIA ASSURANCE CO. LTD	,MR R.K.MANSURI
5310	FA/6065/1995	25/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	NARENDRAKUMAR BHAGAJI PARMAR,RAJUJI MAGANJI THR'HEIRS,BHIKHIBEN WD/O RAJUJI MAGANJI FOR HERSLF & AS A GURD.OF RAME,MAGANJI MOTIJI,DHULIBEN MAGANJI,EXECUTIVE ENGINEER,SHIVARAM TULSIRAM THR'HEIR TULSIRAM JAT,NANDU JUGLAL,NEW INDIA ASSURANCE CO.LTD.	,MR MP PRAJAPATI,MR R.K.MANSURI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5311	FA/6066/1995	25/04/2012	ORIENTAL INSURANCE CO.LTD.,	GOVERNMENT PLEADER	BALWANTSINH NAVALSINH PARMAR,RAJUJI MAGANJI THR'HIS HEIRS.,BHIKHIBEN WD/O RAJUJI MAGANJI FOR HERSELF & RAMESHBHA & USHA,MAGANJI MOTIJI,DHULIBEN MAGANJI,EXECUTIVE ENGINEER,SHIVARAM TULSIRAM THR'HIS HEIR TULSIRAM JAT,NANDU JUGLAL,NEW INDIA ASSURANCE CO.LTD.	,MR MP PRAJAPATI,MR R.K.MANSURI
5312	FA/6067/1995	21/03/2016	THE ORIENTAL INSURANCE CO. LTD,,	MR RAJNI H MEHTA	CHAUDHARI AVCHALBHAI SHAMALA BHAI, DECD. THRO. HIS HEIRS,CHAUDHARI JESANGBHAI AVCHALBHA,CHAUDHARI VALJIBHAI AVCHALBHAI	MR MP PRAJAPATI
5313	FA/6108/1995	23/03/2012	ORIENTAL INSURANCE COMPANY LTD.,	GOVERNMENT PLEADER	GAJENDRANATH NATWARSINH MAHIDA,MAGANBHAI CHHOTABHAI PATEL	NOTICE UNSERVED,LAW VERDICT
5314	FA/6109/1995	18/03/2016	THE ORIENTAL INSURANCE CO.LTD.,	MR DARSHAN M PARIKH	NARENDRASINH MAHIPATSINH RAJ,BACHUBHAI MAHIJIBHAI,MAGANBHAI CHHOTABHAI PATEL	NOTICE SERVED,NOTICE UNSERVED
5315	FA/6111/1995	09/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	KANCHANBEN RAMESHKUMAR PATEL,SAKARBEN VRAJLAL PATEL,MINOR HIRENKUMAR RAMESHBHAI THR'GUARDIAN KANCHANBEN R.,MINOR PRITI RAMESHKUMAR THRO' GUARDIAN KANCHANBEN R PATEL,DHANAJI HEMRAJJI THAKORE,CHANDBHAI MIYABHAI SHAIKH	RULE NOT RECD BACK,MR NILESH A PANDYA,MR MP PRAJAPATI
5316	FA/6112/1995	14/12/2010	DAKSHABEN DILIPBHAI VASANT,MINOR MINTU @ MIRALI DILIPBHAIVASANT.,MINOR GOPI @ JIL DILIPBHAI VASANT.NO.2 & 3 MINORS,REPRESENTE	MR SANDIP C SHAH,MR HA SEJPAL	PRAAVINSINH JILUSA PARMAR (DRIVER),JAGABHAI NATHANBHAI(OWNER,NATIONAL INSURANCE CO.LTD.,SHASHIKANT KALIDAS KANANI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE SERVED BY DS,REFUSED SERVED (R)(70),MR RAJNI H MEHTA,MS AMEE YAJNIK
5317	FA/6113/1995	14/12/2010	VINODRAI KESHAVLAL VASANT,PUSHPABEN VINODRAI VASANT,MINOR VIPUL VINODRAI VASANT,MINOR HITESH VINODRAI VASANT NOS.3-4,BEING MINOR THRU	MR SANDIP C SHAH,MR HA SEJPAL	PRAVINSINH JILUSA PARMAR (DRIVER),JAGABHAI NATHABHAI(OWNER) 1,NATIONAL INSURANCE CO.LTD.,SHASHIKANT KALIDAS KANANI,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED BY DS,REFUSED SERVED (R)(70),MR RAJNI H MEHTA,MS AMEE YAJNIK
5318	FA/6114/1995	14/12/2010	VRAJLAL GIRDHARLAL SINCE DECD THRU HIS HEIRS,CHANDRESHBHAI VRAJLAL VASANT,BINESH VRAJLAL VASANT,DAKSHABEN DILIPKUMAR VASANT,MIRALI DILIPKUMAR VASANT,JIL DILIPKUMAR VASANT	MR SANDIP C SHAH,MR HA SEJPAL,LAW VERDICT	PRAVINSINH JILUSA PARMAR (DRIVER),,JAGABHAI NATHANBHAI (OWNER),NATIONAL INSURANCE CO.LTD.,SHASHIKANT KALIDAS KANANI,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED BY DS,REFUSED SERVED (R)(70),MR RAJNI H MEHTA,MS AMEE YAJNIK
5319	FA/6115/1995	14/12/2010	MANJULABEN VRAJLAL SINCE DECD.THRU HER HEIRS,CHANDRESHBHAI VRAJLAL,BINDESHBHAI VRAJLAL VASANT,DAKSHABEN DILIPKUMAR VASANT,MIRALI DILIPKUMAR VASANT,JIL DILIPKUMAR VASANT	MR SANDIP C SHAH,MR HA SEJPAL,LAW VERDICT	SHRI PRAVINSINH JILUSA PARMAR (DRIVER),JAGABHAI NATHANBHAI (OWNER),NATIONAL INSURANCE CO.LTD.,SHASHIKANT KALIDAS KANANI,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED BY DS,REFUSED SERVED (R)(70),MR RAJNI H MEHTA,MS AMEE YAJNIK
5320	FA/6117/1995	14/06/2018	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	VIDYABEN WIDOW OF BHAILALBHAI BALDEVI BAROT,,SANJAY S/O BHAILALBHAI BALDEVJI BAROT,MADHUBHAI SHANABHAI THAKOR (DELETED),IBRAHIMBHAI ABDULSATTAR (DELETED),KALPANABEN J BAROT,SMEETABEN MUKESH BAROT	NOTICE SERVED,RULE NOT RECD BACK,MR MC BHATT
5321	FA/6118/1995	12/12/2011	CHANDRAKANT NATWARLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	MR VIBHUTI NANAVATI	HEIRS OF DECEASED SHASHIKANT DEVJIBHAI BHAVNABEN,DEVJIBHAI AMEYADAS PATEL,NARMADABEN DEVJIBHAI PATEL	MR BS PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5322	FA/6125/1995	24/01/2013	SHANKARBHAI ISHWARBHAI PATEL,	MR NS SHEVADE	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
5323	FA/6126/1995	24/01/2013	BABUBHAI JIVABHAI PATEL,	MR NS SHEVADE	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
5324	FA/6127/1995	24/01/2013	ATMARAMBHAI ISHWARBHAI PATEL,	MR NS SHEVADE	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
5325	FA/6128/1995	24/01/2013	MADHUBEN PASHABHAI PATEL THROUGH ATTORNEY,	MR NS SHEVADE	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
5326	FA/6129/1995	24/01/2013	THAKOR RADHUJI DHULAJI,	MR NS SHEVADE	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
5327	FA/6137/1995	02/12/2019	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	ADVOCATE NOTICE UNSERVED	VIMAL TRADERS,	RULE UNSERVED
5328	FA/6138/1995	30/11/2018	JAISUKHLAL VANECHAND & CO.,,	MR HARESH H PATEL	UNION OF INDIA,	MR JJ YAJNIK
5329	FA/6139/1995	30/11/2018	JAISUKHLAL VANECHAND & CO.,,	MR HARESH H PATEL	UNION OF INDIA,	MR JJ YAJNIK
5330	FA/6140/1995	30/11/2018	JAISUKHLAL VANECHAND & CO.,,	MR HARESH H PATEL	UNION OF INDIA,	MR JJ YAJNIK
5331	FA/6141/1995	30/11/2018	JAISUKHLAL VANECHAND & CO.,,	MR HARESH H PATEL	UNION OF INDIA,	MR JJ YAJNIK
5332	FA/6142/1995	30/11/2018	JAISUKHLAL VANECHAND & CO.,,	MR HARESH H PATEL	UNION OF INDIA,	MR JJ YAJNIK
5333	FA/6143/1995	30/11/2018	JAISUKHLAL VANECHAND & CO.,,	MR HARESH H PATEL	UNION OF INDIA,	MR JJ YAJNIK
5334	FA/6176/1995	15/02/2011	UNITED INDIA INSURANCE CO.LTD,	MR DARSHAN M PARIKH	CHIMANBHAI BALVANTBHAI CHAUDHAR,SHAMBHUBHAI @ GHAMBHIRBHAI POPATLAL PATEL,HARIBHAI NARSINHBHAI PATEL,ASHOKBHAI HARIBHAI PATEL	,NOTICE UNSERVED,UNSERVED EXPIRED (N)
5335	FA/6204/1995	26/04/2017	DY. COLLECTOR,	GOVERNMENT PLEADER	CHAUDHARI AVCHALBHAI SHAMALA BHAI, DECD. THRO. HIS HEIRS,CHAUDHARI JESANGBHAI AVCHALBHA,CHAUDHARI VALJIBHAI AVCHALBHAI	MR MP PRAJAPATI
5336	FA/6244/1995	25/04/2018	MOHANBHAI VASRAMBHAI MISTRY,HASMUKHBHAI MOHANBHAI MISTRY,MEENAKSHIBEN HASMUKHBHAI MISTRY,BANDINIBEN MOHANBHAI MISTRY	MR GT DAYANI	KANTILAL GOVINDBHAI THRO.HIS LR.S & HEIRS ....,ASHOKBHAI K.CONTRACTOR,MANJULABEN WD/O KANTILAL GOVINDBHAI CONTRACTRO,JYOTSANABEN K CONTRACTOR,HARESHKUMAR KANTIBHAI,PREMILABEN A CONTRACTOR,DR. KIRIT F. AMIN,DEVENDRABHAI J PATEL	,NOTICE SERVED,TANNA ASSOCIATES
5337	FA/6248/1995	19/12/2011	NEW INDIA ASSURANCE CO. LTD,	(MR HM BHAGAT)	LEGAL HEIRS OF DECEASED HEMANTLAL,BHANUMATIBEN HEMANTLAL,ANILKUMAR HEMANTLAL,DINESHKUMAR HEMANTLAL,JAGRATI HEMANTLAL,MANISH HEMANTLAL,UKABHAI GHUSABHAI,ANANTRAI BALKRUSHNA PATEL,PRAVINCHANDRA BALKRUSHNA PATEL,RAMESHCHANDRA BALKRUSHNA PATEL	NOTICE SERVED,NOTICE UNSERVED,MR MP PRAJAPATI
5338	FA/6250/1995	30/01/2012	ORIENTAL INSURANCE CO.LTD,	MS KARUNA V RAHEVAR	GANGABEN DEVJIBHAI,HARIJAN DAYA NATHUBHAI,KISHORBHAI JAGUBHAI	NOTICE SERVED,RULE SERVED,REFUSED SERVED (R)(70)
5339	FA/6251/1995	19/02/2016	ORIENTAL INSURANCE CO.LTD,	MR RR MARSHALL	PAMBEN GAJUBHAI,HARIJAN DAHYA NATHUBHAI,KISHOREBHAI JAGABHAI	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5340	FA/6254/1995	09/12/2011	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	PARULBEN DIPAKKUMAR SHETH,MINOR AMITKUMAR DIPAKKUMAR SHETH - THROUGH GUARDIAN NO.1.,MADHUKANTA ANANTRAI SHETH,DELETED,SAFIKULLAH WALI MOHAMMED	,SERVED BY AFFIX(N),MR ZUBIN F BHARDA,MR AMIT N PATEL
5341	FA/6307/1995	12/12/2011	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	JATINBHAI BHUATBHAI MEHTA,SOHANLAL BALURAM REGAR	,MR DHARMESH V SHAH
5342	FA/6342/1995	14/12/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR JM VASU	GANIBHAI FAKIR MOHAMMED MANSURAGRICULTARIST.,	RULE SERVED
5343	FA/6343/1995	14/10/2013	HIRA RUDA,DALJI DEVRAJ,KALYAN DEVRAJ,LAWA NARSINH,BHAGWAN LAKHA POWER OF ATTORNYOF HIRJI JASHMAT,RAJA NARAN DANGAR,GANDU SHIVA,SAVJI GOPA,KANA BHAYA,MANSUR MANDAL,BHIKHA NARAN,HARSHUR KANA,SANDUL HAMIR,RAMJI BHAYA	MR AN PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
5344	FA/6344/1995	08/05/2012	KHADIJABIBI ABBASKHAN SARDARKHAN,FIROZKHAN ABBASKHAN,FIRDOSHKHAN ABBASKHAN,SHAMIM ABBASKHAN SRDARKHAN,FIROZKHAN ABBASKHAN,FIRDOSHKHAN ABBASKHAN,SHAMIM ABBASKHAN SARDARKHAN	NOTICE NOT RECD BACK, (MR. JC SHETH)	JAGDISH TRANSPORT COMPANY,SIKANDARBHAI N ILLOLIYA,KUNTIDEVI RAJKUMARSINGH,ORIENTAL FIRE & GENERAL INDUSTRIAL CO.,UNITED INDIA INSURANCE CO.,UNITED INDIA INSURANCE CO.LTD.,SAMAT VELJI AHIR	
5345	FA/6347/1995	18/02/2020	PASCHIM GUJARAT VIJ COMPANY LTD (EARLIER GUJARAT ELECTRICITY BOARD),	MR PREMAL R JOSHI	TEJIBEN W/O LALA JERAM,MOTIBEN LALA,MANIBEN LALA,RAMESH LALA,JAYSHREEBEN LALA,JERAM NAMJI,JAVIBEN JERAM	,MS MEGHA JANI
5346	FA/6349/1995	19/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	GEETABEN(MINOR) D/O SOMATIJI R.MARWADI.THR'NO.4,SITABEN(MINOR)D/O.SOMATIJI RAVATAJI MARWADI,VAGHJI SOMATIJI MARWADI (MINOR),KALIBEN WD/O SOMATIJI RAVATAJIMARWADI,BABUSING MOHANSINH THAKOR,CHANDRAKANT RAMANLAL BAROT,NANUBEN RAVATAJI MARWADI,CHANDRAKANT S SHAH	RULE NOT RECD BACK,RULE UNSERVED
5347	FA/6359/1995	03/12/2010	THE STATE OF GUJARAT (THRO.DY.COLLECTOR),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN MEGHABHAI RAMBHAI,	MR MP PRAJAPATI
5348	FA/6360/1995	03/12/2010	THE STATE OF GUJARAT THRO.DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMAT MEGHA HARIJAN,PREMJEE MEGHA HARIJAN	NOTICE SERVED
5349	FA/6361/1995	03/12/2010	STATE OF GUJARAT THRO.DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANA DESUR AS L.R.'S OF DECD.(DESURBHAI JEENABHAI),	MR MP PRAJAPATI
5350	FA/6362/1995	03/12/2010	THE STATE OF GUJARAT THRO.DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJAN MERAMAN (DECD.THRO. HIS HEIRS & LR'S),SAMAT MERAMAN,PETHA MERAMAN,HEIRS OF BHAGAVAN MERAMAN NATHIBEN BHAGAVAN	NOTICE SERVED
5351	FA/6369/1995	01/03/2016	PITHIBHAI KARSAN,VIJYABEN KARSAN,PREMJI KARSAN,AMIBEN KARSAN,VASANTBEN KARSAN	MR MA MEMON	CAHTURDAS RAMDAS BAVA,CHAUDHARI JESANGBHAI AVCHALBHA,CHAUDHARI VALJIBHAI AVCHALBHAI,VIRJI KANJI,NEW INDIA INSURANCE CO LTD,RAMKJI KARSAN,MANIBEN KARSAN,HAMIR KARSAN	,ADVOCATE NAME DELETED
5352	FA/6370/1995	05/04/2011	NEW INDIA INSURANCE CO LIMITED,	MR RAJNI H MEHTA	SMT NURIBEN WD/O MOHANJI,MASTAN MOHANJI JAFRUJI KATHAT MINOR,SURESH MOHANJI JAFRUJI KATHAT MINOR),RAMESH MOHANJI JAFRUJI KATHAT (MINOR),RAGHUNATH NIMBA PARDESHI,OWNER OF VEHICLE GRG 2332 SENAPATI,JAFRUJI ANAJI KATHAT	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
5353	FA/6371/1995	05/04/2011	NEW INDIA INSURANCE CO LIMITED,	MR RAJNI H MEHTA	PREMILABEN WD/O TARACNAHD MOHARSIH,RAGHUNATH NIMBA PARDESHI,OWNER OF VEHICLE GRG 2332 SENAPATI SRPF GR.IX,BARODA,MOTURSINH YADAV,SARBATDEVI MOTURSINH YADAV,LALIBEN WD/O.TARACHAND MAHORSING,JAGDISHPRASAD M YADAV,MAHORSINH @ MOTARSINH S YADAV,JALLURAMK M YADAV,LALSINH MAHORSINH,VIMLADEVI D/O MAHORSINH S YADAV,KAMLADEVI D/O MAHORSINH S YADAV	NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5354	FA/6453/1995	10/01/2012	ALABHAI KANABHAI VADVI,	MR SHAKEEL A QURESHI	BAVAJI JANAKGIRI SANTIGIRI,VINODKUMAR JIVABHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA
5355	FA/6454/1995	28/07/2014	CHANDRABEN JAYANTILAL SHAH,	UNSERVED EXPIRED (N)	JITENDRA JAYANTILAL SHAH,	MS G R VIJAYALAKSHMI
5356	FA/6455/1995	27/12/2011	ORINETAL INSURANCE COMPANY LTD,MANUBHAI M DESAI	MR RR MARSHALL,MR RITURAJ M MEENA	JIBABEN GELABHAI PARMAR,	MR JA ADESHRA
5357	FA/6458/1995	24/01/2012	MAHENDRABHAI MANIBHAI PATEL,	NOTICE SERVED	MANUBHAI LAKHABHAI MALI,MINOR LALLUBHAI M MALI THROUGH GUARDIAN R.NO.1,MINOR VITHALBHAI M MALI THROUGH GUARDAIN R.NO.1,CHANDRAKANT KUNJBIHARI GANDHI,NATIONAL INSURANCE COMPANY,NATWARSINH PRATAPSINH PADHIYAR	,MR NILESH A PANDYA,MR SUNIL B PARIKH,MR MP PRAJAPATI
5358	FA/6461/1995	01/05/2012	KENA PANKAJ PATEL(MINOR) THR'GUARDN.7 NXT FRND DR.RAOJI,	MR KM PARIKH	FIRARTURAM BAIRAGIRAM RAJBHAR,ECONOMIC TRANSPORT ORGN.,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,VIRAL K SHAH
5359	FA/6462/1995	12/06/2015	MINOR KENA PANKAJ PATEL,	MR KM PARIKH	MR. FIRARTURAM BAIRAGIRAM RAJBHAR,,ECONOMIC TRANSPORT ORGN.,NEW INDIA ASSURANCE COMPANY LIMITED	NOTICE SERVED,APPEARANCE DELETED,MR MV CHOKSHY
5360	FA/6463/1995	01/05/2012	KENA PANKAJ PATEL,	MR KM PARIKH	FIRARTURAM BAIRAGIRAM RAJBHAR,ECONOMIC TRANSPORT ORGN.,NEW INDIA ASSURANCE COMPANY LIMITED	RULE NOT RECD BACK,MR SUNIL B PARIKH,VIRAL K SHAH
5361	FA/6464/1995	01/05/2012	KENA PANKAJ PATEL,	MR KM PARIKH	FIRARTURAM BAIRAGIRAM RAJBHAR,ECONOMIC TRANSPORT ORGN.,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,SERVED BY AFFIX. (R),MR SANDIP C SHAH,VIRAL K SHAH
5362	FA/6465/1995	01/05/2012	KENA PANKAJ PATEL(MINOR) THR'GUARDIAN DR.RAOJIBHAI PATE,	MR KM PARIKH	FIRATURAM BAIRAGIRAM BAJBHAR,ECONOMIC TRANSPORT ORGN.,NEW INDIA ASSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MR MV CHOKSHY,MR SUNIL B PARIKH,VIRAL K SHAH
5363	FA/6466/1995	01/05/2012	MINOR KENA PANKAJ PATEL,	MR KM PARIKH	FIRARTURAM BAIRAGIRAM RAJBHAR,ECONOMIC TRANSPORT ORGN.,NEW INDIA ASSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MR MV CHOKSHY,MR SUNIL B PARIKH,MR SUNIT S SHAH,VIRAL K SHAH
5364	FA/6469/1995	15/02/2012	GSRTC,	MR HEMANT S SHAH	MANUBHAI B PATEL & 2,JYOTSANABEN MANUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,MANUBHAI BHAILALBHAI PATEL,JAYSHREEBEN MANUBHAI PATEL,BHAVNABEN MANUBHAI PATEL,VANDNABEN MANUBHAI PATEL,MANUBHAI SHANTILAL PATEL DELETED CT'S ORDER DTD10.05.11	,DELETED,(MR NALIN K THAKKER)
5365	FA/6476/1995	29/11/2013	EXECUTIVE ENGINEER,NARMADA PROJECT,	MR BS PATEL	HAJI ABDUL MAJID BHURA,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PM DAVE

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5366	FA/6478/1995	16/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SABIRBHAI THOHARBHAI,MAHENDRABHAI S YADAV	SERVED BY RPAD (R),MR SANDIP C SHAH
5367	FA/6490/1995	29/06/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS MAHROOK KERRAVALA	BABUBHAI BHOGILAL PALWA,	
5368	FA/6494/1995	29/12/2011	GOVINDBHAI S RAVALIA,	MR MTM HAKIM	YASIN ALI AHMED ALI PATHAN,UNITED INDIA INSURANCE CO LTD SURAT	RULE UNSERVED,MS MEGHA JANI
5369	FA/6495/1995	05/12/2011	GSRTC,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	HARSHADKUMAR BABULAL SANGHVI,AMRATBHAI GOSWAMI,NARENDRAKUMAR KANTILAL PATEL,VIJAY OIL MILLS,UNITED INDIA INSURANCE CO.LTD	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
5370	FA/6496/1995	13/07/2011	MANGALBHAI M DEVDA,	MR MC BAROT	GEB,	(MR MD PANDYA)
5371	FA/6497/1995	18/06/2009	TRUSTEE OF SEVASHRAM SHREE BHAGUBHAI MAFATLAL HHOS,PIYUSHBHAI THAKORE,INDRAVADAN M DESAI,UTTAMLAL C KAYANI	(MR GN SHAH)	BHADRESHKUMAR P PATEL &1,MD PATHAK	,NOTICE SERVED
5372	FA/6498/1995	18/06/2009	PURVA PACKING CO LTD & 2,YASWANT SUNDERJI MEHTA,ASHMITA Y MEHTA	MRS KETTY A MEHTA	BANK OF BARODA,	MR RD DAVE
5373	FA/6499/1995	13/04/2009	BEAUTY LOOK DECORATORS,SUSHIL AJITBHAI FOZDAR,ANILBHAI AJITBHAI FOZDAR,VIMLABEN AJITBHAI FOZDAR	MR BH CHHATRAPATI	STATE BANK OF INDIA,,	MR PRANAV G DESAI
5374	FA/6503/1995	07/12/2011	NEW INDIA ASSURANCE CO LTD,NEW INDIA ASSURANCE CO LTD	,(MR HM BHAGAT),MR SHALIN N MEHTA	MESANBAI G AAYAR WD/O LATE GABHA SAVA AAYAR,NARAN GABHA AAYAR S/O LATE GABHA SAVA AAYAR,DHANUBAI GABHA AAYAR,SAMJI GABHA AAYAR S/O LATE GABHA SAVA AAYAR,DAYALAL HARILAL,KISHORE B THACKER	RULE SERVED,RULE UNSERVED,(MR BD KARIA)
5375	FA/6505/1995	20/01/2011	IUSUFI @ YUSUF KARIMBHAI SODAWALA,	NOTICE SERVED	BABULAL RAMCHARAN SONI,SUSHILABEN CHHOTABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,RAJENDRA NATWARLAL DESAI,NEW INDIA ASSURANCE CO.LTD.	,NOTICE UNSERVED,MS MEGHA JANI,MS LILU K BHAYA
5376	FA/6506/1995	05/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	LILABEN KANTUBHAI CHAUDHARI,CHETANKUMAR BHIKHUBHAI RATHOD,BHIKUBHAI JAGABHAI HALPATI	
5377	FA/6507/1995	28/11/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	PRAKASHKUMAR AMRUTLAL SHAH,IBRAHIM SHAIKH RASUDHIN SHAIKH,SR SHAIKH	RULE SERVED,RULE UNSERVED
5378	FA/6508/1995	05/10/2017	GANGABHAI L VANKAR (DECD) THRO HIS L/H,MANUBHAI GANGABHAI VANKAR,NATHIBEN W/O GANGABHAI L VANKAR,MINOR KOKILABEN D/O GANGABHAI L VANKAR,DEVIBEN WD/O LALBHAI HIRABHAI VANKAR	,MR UM SHASTRI	MAHEBOOBKKHAN J PATHAN,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT
5379	FA/6509/1995	30/01/2008	TRIKAMBHAI D TRAMBADIA,PARVATIBEN T TRAMBADIA	MR PT JASANI	GEETABEN P TRAMBADIA WD/O. PARSHOTTAMBHAI T TRAMBADIA,MANAGER,VINYOFLEX PVT. LTD.,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,NANAVATI ASSOCIATES
5380	FA/6518/1995	12/12/2019	HARIDAS & CO.,	ADVOCATE NOTICE UNSERVED	HIRA ENTERPRISES,DALAL LALWANI and CO	NOTICE SERVED
5381	FA/6525/1995	30/03/2017	NATVARBHAI KALABHAI,	(MRS TANVEER M SHAIKH)	USMANMIYA HUSEINMIYA MALEK,AHMEDABAD MUNICIPAL CORPN.	NOTICE UNSERVED,MR RR MARSHALL
5382	FA/6529/1995	22/06/2018	PRATAPJI TAGAJI MARWADI,	NOTICE UNSERVED	DUKAMJI D MARWADI,JAGAJI K GHANCHI,NATIONAL INSURANCE CO LTD	
5383	FA/6531/1995	12/03/2009	RAMSINH L CHAUHAN,	MR D V MEHTA	JANAKBHAI VASHRAMBHAI MAKWANA (RABARI),GOVT.OF GUJARAT,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5384	FA/6533/1995	20/07/2018	GUJARAT TOBACCO SAHAKARI MANDALI LTD,	MR HM PARIKH	CHHOTABHAI JETHABHAI PATEL PARTNERSHIP FIRM,	(MR BD KARIA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5385	FA/6534/1995	16/01/2012	ABHESING TALSANGJI THAKORE THROUGH HIS HEIRS & L.RS.,THAKOR HIRABEN ABHESANGJI,THAKOR SHBHUJI ABHESANGJI,THAKOR BHIKHIBEN ABHESANGJI,THAKOR SHOBHANABEN ABHESANGJI,THAKOR REKHABEN ABHESANGJI,THAKOR SHILPABEN ABHESANGJI	MR MEHUL SHARAD SHAH	KESHAVLAL MOHANLAL PRAJAPATI,MANAGER,BANK OF BARODA,,UNITED INDIA INSURANCE LIMITED,PRAHLADJI BHIKHAJI THAKORE,MEHBOOB HASUBHAI SHAIKH,NATIONAL INSURANCE COMPANY LIMITED	NOTICE SERVED,MR VIBHUTI NANAVATI,MS MEGHA JANI
5386	FA/6535/1995	16/01/2012	VELAJI BHAVANJI THAKORE,	MR MEHUL SHARAD SHAH	KESHAVLAL MOHANLAL PRAJAPATI,MANAGER,BANK OF BARODA,UNITED INDIA INSURANCE CO LTD,PRAHLADJI BHIKHAJI THAKORE,MEHBOOB HASUBHAI SHAIKH,NATIONAL INSURANCE CO LTD	NOTICE SERVED BY DS,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
5387	FA/6536/1995	16/01/2012	VELAJI BHAVANJI THAKORE,BHIKHIBEN BHAVANJI THAKORE	MR MEHUL S SHAH	KESHAVLAL MOHANLAL PRAJAPATI,MANAGER, BANK OF BARODA,UNITED INDIA INSURANCE LTD.,PRAHLADJI BHIKHAJI THAKORE,SHAIKH MEHBOOB HASUBHAI,NATIONAL INSURANCE CO. LTD.	,NOTICE SERVED,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
5388	FA/6538/1995	18/06/2009	MANUBHAI MANIBBAI PATEL,SHARDABEN MANUBHAI PATEL,MAHENDRABHAI MANUBHAI PATEL,GIRISHBHAI MANUBHAI PATEL,ASHOKKUMAR KESHAVLAL SHAH	MR HM PARIKH	PARSHOTTAMDAS LAKHABHAI PATEL,	MR DIVYESH SEJPAL
5389	FA/6540/1995	12/03/2012	BHARATBHAI P DHAMECHA,PRATAPBHAI C DHAMECHA	,MR MEHUL S SHAH,(MR SURESHM SHAH)	MINOR GIRISH R MAKWANA BY HIS MOTHER MAGHIBEN R MAKWANA,UNITED INDIA INSURANCE CO LTD	RULE SERVED
5390	FA/6541/1995	30/11/2010	RAJENDRA R BHATT,	MS KUSUM V VAGHELA	DEVJIBHAI DANABHAI VANKAR,ARVIND KANJIBHAI PATEL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MS ROOPAL R PATEL
5391	FA/6543/1995	01/02/2012	KAPCO CORPORATION,PARTNERSHIP FIRM,ARVINDKUMAR HARILAL SHAH,ARUNABEN PRAFULKUMAR MEHTA		GUJARAT WATER SUPPLY & SEWERAGE BOARD,	MR HS MUNSHAW,MR MEHUL H RATHOD
5392	FA/6544/1995	09/07/2009	MULJIBHAI S PATEL,SINCE DECEASED THRO'HIS HEIRS & LRS.,LILABEN MULJIBHAI PATEL,JITENDRAKUMAR MULJIBHAI PATEL	MS AVANI S MEHTA	SPL.LAQ OFFICER,SUKHI YOJNA EKAM-2,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
5393	FA/6546/1995	19/12/2011	AHMEDABAD MUNICIPAL CORP.,	M/S ANAND ADVOCATES	DRAUPATI HARIBHAI KOSHTI,DALABHAI DEVJIBHAI KOSHTI,TULSIBAI DALABHAI KOSHTI,LALTAPRASAD DALABHAI,KANAIYALAL DALABHAI,RAJARAM DALABHAI,GUJARAT WELFARE BOARD	MS MEGHA JANI,MR AS PANDYA
5394	FA/6549/1995	12/12/2019	NARENDRAKUMAR H SHAH,	ADVOCATE NOTICE UNSERVED	RATILAL K CHHEDA DECD.THRO.HISHEIRS,KESARBENWD/O RATILAL KUVERJI,SHANTILAL R CHHEDA,JAYSHREEBEN D/O RATILAL KUVERJI,RITABEN D/O RATILAL K CHHEDA,NILESH R CHHEDA	
5395	FA/6550/1995	08/02/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	URMILABEN WD/O NANUBHAI ORKABHAI,TINKIBEN NANUBHAI THRO'GUARDIAN URMILABEN R.NO.1,KANCHANBEN NANUBHAI THROUGH GUARDIAN R.NO.1,NOOR MOHOMAD JUSAF SIPAI (DELETED AS PER COURT'S ORDER),STATE OF GUJARAT,DEPUTY CONSERVATOR, FOREST	GOVERNMENT PLEADER,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DELETED
5396	FA/6552/1995	24/09/2009	GUJARAT STATE ROAD TRANSPORT CORP.,	MR HEMANT S SHAH	HEMANKUMAR @ DIPUBHAI BHANUSHANKAR,NATVARSINH BALUBHA RATHOD	
5397	FA/6553/1995	02/03/2016	GSRTC,	MR HEMANT S SHAH	VANRAJSINH JALAMSINH JADEJA,KRISHNABA VANRAJSINH JADEJA,PUNAMBEN VANRAJSINH JADEJA,SHAMJI RANCHHOD TANK	NOTICE SERVED,(MR BD KARIA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5398	FA/6555/1995	07/09/2017	DENA BANK,	MR UDAY R BHATT	LEGAL HEIRS OF DECD.VELJI KARSAN,SAVITABEN V SAKARIA,SARDABEN V SAKARIA,LILABEN VELJI,MINOR DINESH VELJI,MINOR JITU VELJI,HARSADRAI R RAVAL	
5399	FA/6556/1995	29/06/2018	STATE BANK OF INDIA,	MR PRANAV G DESAI	J B CHEMIICALS,SATYANARAYAN DULICHAND AGRAWAL,MANMOHAN GAJANAN AGRAWAL,SAROJDEVI SHYAMSUNDAR AGRAWAL,SHASHI NANDKISHOR AGRAWAL,SHUSHIL SHANKARLAL AGRAWAL,SHANKARLAL AGRAWAL,	RULE UNSERVED,MR KASHYAP R JOSHI
5400	FA/6582/1995	03/12/2010	STATE OF GUJARAT,DY.COLLECTOR & LAQ. OFFICER	GOVERNMENT PLEADER	PANDA CHHAGAN HIRA (HEIR OF DECEASED HIRA KANKA),	MR DF AMIN
5401	FA/6583/1995	03/12/2010	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER	GOVERNMENT PLEADER	PANDA KANTI JETA (HEIR OF DECEASED JETA KANKA),PANDA KALU JETA (HEIR OF DECEASED JETA KANKA)	NOTICE SERVED,MR DF AMIN
5402	FA/6584/1995	03/12/2010	STATE OF GUJARAT,DY.COLLECTOR,LAQ OFFICER	GOVERNMENT PLEADER	DANGI SAVJI MOTI,KALU MOTI DANGI,HEIRS OF DANGI HIRA MOTI DANGI BALVANT HIRA HIRA (HEIR)	UNSERVED EXPIRED (N),MR DF AMIN
5403	FA/6585/1995	17/01/2012	NIRANJANABEN MAHENDRABHAI PATEL,SAILESHBHAI MAHENDRABHAI PATEL,ALPABEN MAHENDRABHAI PATEL,URMILABEN MAHENDRABHAI PATEL,SHARADBHAI MAHENDRABHAI PATEL,CHHAGANBHAI PURSHOTTAMBHAI PATEL,KASIBEN CHHAGANBHAI PATEL	MR MTM HAKIM	CHANDUBHAI SANABHAI,JAY AMBE TRANSPORT THROUGH OWNER NARENDRABHAI D PATEL,ORIENTAL INSURANCE CO.LTD.,KANUBHAI MAGANBHAI PATEL	,DELETED,MR KK NAIR
5404	FA/6606/1995	18/02/2014	2ND ADDL.SPL.LAQ OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	TAKHATSANG DANSANG THROUGH HEIR,JIVATBEN WD/OF TAKHATSANG DANSANG.	
5405	FA/6607/1995	18/02/2014	THE 2ND ADDL.SPL.LAQ OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAMSANG MADARSANG THROUGH HIS HEIRS,GHANSHYAMSANG MADARSANG,GANPATSANG DEVISANG	
5406	FA/6608/1995	22/08/2013	HEIRS OF DECD.ARVINDBHAI R MANIAR 1.HANSIKABEN A MANIAR,KALPAKKUMAR A MANIAR,HARSHALKUMAR A MANIAR,MIHIRKUMAR A MANIAR	MR ASHISH H SHAH	VIJAYSINH A VADHER,EXECUTIVE ENGINEER,INSURER OF THE TRUCK NO.GTX 5166,GENERAL MANAGER,WESTERN RAILWAY	,MRS VASAVDATTA BHATT,MS ARCHANA U AMIN
5407	FA/6609/1995	16/12/2010	RAMANLAL PARSHOTTAMBHAI MEHTA,	MR HARIN P RAVAL	SAVITABEN GORDHANDAS MEHTA,NARESHKUMAR B.H. @ NARENDRA GORDHANBHAI MEHTA,YOGESH GORDHANDAS MEHTA,SUBHASH GORDHANDAS MEHTA,KANAIYALAL GORDHANDAS MEHTA,AMRUTLAL PARSHOTTAMBHAI MEHTA,VRUJLAL PARSHOTTAMBHAI MEHTA	NOTICE UNSERVED,UNSERVED EXPIRED (N)
5408	FA/6610/1995	19/12/2011	NEW INDIA ASSURANCE CO LTD,	MR SV RAJU,MS MEGHA JANI,MR SUNIT S SHAH	ISMAIL ALIAS BHIKHUBHAI SUMAR KHALIFA,MEGHJI MURA SORATHIYA,DHANJI RAMJI SORATHIYA	NOTICE SERVED,(MR BD KARIA)
5409	FA/6611/1995	14/02/2012	DUDHABHAI NARSIBHAI,BABIBEN W/O DUDHABHAI NARSIBHAI,KISHANBHAI DUDHABHAI,KHEMABHAI DUDHBHAI,BAI AMRITA D/O DUDHABHAI NARSIBHAI,ARVINDBHAI DUDHABHAI	MR JA ADESHRA	ARODIYA AHMAD IBRAHIM MUMAN,ARODIYA IBRAHIM DAUDBHAI MUMAN	MR AMIT C NANAVATI
5410	FA/6637/1995	10/07/2009	VORA MAHESHKUMAR NYALCHANDBHAI,	MR KB PUJARA	VORA BALWANTRAI NYALCHANDBHAI,	MR PM THAKKAR
5411	FA/6662/1995	30/03/2017	MOTILAL MANGALSEN SHARMA,	MR IM BENGALI	AHMEDABAD MUNICIPAL CORPORATION,	
5412	FA/6663/1995	30/03/2017	HEIRS OF RAJENDRASING HARISHCHANDRA,MAHESHKUMAR RAJENDRASINGH,DINESHKUMAR RAJENDRASING,RAJESHKUMAR RAJENDRASING,JAYDEV RAJENDRASING,JAGDEV RAJENDRASING,KAMLABEN WIDOW OF RAJENDRASING	,MR IM BENGALI	AHMEDABAD MUNICIPAL CORPORATION,	
5413	FA/6665/1995	08/09/2009	MAHEFUZABAI MOHMEDALI,ANVARALI MOHMADALI	MR HARESH H PATEL	SIRINBAI HUSENIBHAI SUGARWALA,UNITED INDIA INSURANCE CO.LTD.,JAYANTILAL NANJIBHAI,BHUPENDRA JATASHANKAR,NEW INDIA ASSURANCE CO.,SUGARWALA ROLLER & OIL MILL	RULE NOT RECD BACK,MR AJAY R MEHTA,(MR PV NANAVATI),MR VIBHUTI NANAVATI

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5414	FA/6666/1995	30/11/2011	MATHURIBEN @ BHANGURIBEN RANCHHODBHAI GURJIBHAI RATHWA,	MR GC MAZMUDAR	GULABSING CHHAGANLAL TADVI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR UI VYAS
5415	FA/6667/1995	24/01/2019	RAHEMATBIBI WD/O. ABDULSATTAR JUSABBHAI(DELETED),JARINABANU ABDULSATTAR,MOHMADRAFIQ ABDULSATTAR,SHAHIYABANU ABDULSATTAR	DELETED,MR AJ MEMON	STATE OF GUJARAT,	GOVERNMENT PLEADER
5416	FA/6671/1995	23/11/2018	KASTURBHAI MOTILAL FAMILY TRIUST,JATINBHAI KASTURBHAI	NOTICE SERVED	RAMESHCHANDRA P MODI,MAHIN RAMESHCHANDRA MODI,HIREN RAMESHCHANDRA MODI,KIRAN J LAVINGIA,BANNER BUILERS,,BANK OF BARODA	NOTICE SERVED,MR RD DAVE
5417	FA/6672/1995	03/08/2018	DHIREN JATINBHAI SHAH,JATINBHAI KASTURBHAI SHAH,HARSHADBHAI RATIBHAI SHAH,DILIP RATIBHAI SHAH	,NOTICE SERVED,UNSERVED EXPIRED (N)	RAMESHCHANDRA P MODI,HIREN RAMESHCHANDRA MODI,MAHIN RAMESHCHANDRA MODI,KIRAN J LAVINGIA,NATWARLAL LALLUBHAI PATEL,JAYENDRA NATWARLAL PATEL,ASHOK BALDEVBHAI PATEL,VIKRAM BALDEVBHAI PATEL,PRADIP KANTILAL PATEL,BIPIN KANTILAL PATEL	NOTICE SERVED,NOTICE UNSERVED
5418	FA/6673/1995	03/08/2011	PREMJIBHAI HARIBHAI PATEL,	(MR MB GANDHI)	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES
5419	FA/6676/1995	19/12/2011	JITENDRAKUMAR KARSHANDAS,	MR JITENDRA M PATEL	RAMANBHAI KALYANBHAI VASAVA,SIRAJBHAI MOHIUDDIN SHAIKH,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH
5420	FA/6678/1995	05/07/2013	HEIRS OF CHAMPABEN WIDOW OF JADAV MATHUR,RANJIT JADAVBHAI VAGHRI THRO' BHAU RAIBHAN VAGHRI,GITA JADAVBHAI VAGHRI	NOTICE UNSERVED,(MR SK JHAVERI)	AKSHAY SURENDRAKUMAR PATEL,IRABEN V DESAI,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
5421	FA/6682/1995	22/11/2011	NIRUBEN D/O NARVATBHAI KALUBHAI KOLIBARIYA,GANGABEN WD/O NARVATBHAI KALUBHAI	(MR NIRAL R MEHTA)	UMARBHAI KHANSINGH KHALIFA,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HS MUNSHAW
5422	FA/6840/1995	30/01/2014	AUESHABIBI GULAMHUSSAIN,ABDULSANAND GULAMHUSSAIN,ABDULNAMED GULAMHUSSAIN,GULAMMOHMAD GULAMHUSSAIN,ABDUL RAUB GULAMHUSSAIN,MOHMADYAKUB GULAMHUSAAIN,JOHARABIBI GULAMHUSSAIN,JUBEDIBIBI GULAMHUSSSAIN,BANUBIBI GULAMHUSSAIN,KHERUNISA GULAMHUSSAIN	MR GM AMIN	ADDL. LAND ACQ. OFFICER,A M C	GOVERNMENT PLEADER,MR PRASHANT G DESAI
5423	FA/6877/1995	09/02/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	VITHAL RAMJIBHAI PATEL,JAYABEN VITHALBHAI,PRAFULKUMAR VITHALBHAI PATEL,VINDOLAL VITHALBHAI PATEL,URMILABEN VITHALBHAI PATEL,LAXMIDAS PATEL,BHAGVANJI PATEL,GOKAL RAMJIBHAI PATEL,DAHIBEN RAMJIBHAI PATEL SINCE DECED THRO.HER HEIRS & LEGAL,LAXMIBEN RAMJIBHAI DADHANIA,GOKALDAS RAMJIBHAI DADHANIA SINCE DECD THRO.HIS HEIRS,RAMBHABEN RAMJIBHAI PATEL,SHANTABEN RAMJIBHAI PATEL,SAVITABEN RAMJIBHAI PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
5424	FA/6878/1995	09/02/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECEASED GORDHANBHAI KALABHAI,NANDUBEN GORDHANBHAI,HARILAL GORDHANBHAI,LAXMIDAS GORDHANBHAI,GOKALDAS GORDHANBHAI,VALLABHBHAI GORDHANBHAI,LALITABEN GORDHANBHAI,PUSHPABEN GORDHANBHAI,NIRMALABEN GORDHANBHAI	,(MR SURESHM SHAH)
5425	FA/6879/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL CHHAGANLAL GOKALBHAI,	(MR SURESHM SHAH)

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5426	FA/6880/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL GOKALBHAI JUTHABHAI,PATEL VALLABHBHAI JUTHABHAI,PATEL VINDOKUMAR RANCHHODBHAI	
5427	FA/6881/1995	09/02/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NANJI DEVRAJBHAI,PATEL MOHANLAL DEVRAJBHAI	(MR SURESHM SHAH)
5428	FA/6882/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANIBEN LAKHABHAI,PATEL RATANSHIBHAI PREMJIBHAI	
5429	FA/6883/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHAGANBHAI SHAMJIBHAI PATEL,	(MR SURESHM SHAH)
5430	FA/6884/1995	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DEVJIBHAI KARSHANBHAI,PATEL MANSUKHBHAI KARSHANBHAI,MITHIBEN KARSHANBHAI,SAVITABEN KARSHANBHAI,GAURIBEN KARSHANBHAI	(MR SURESHM SHAH)
5431	FA/6885/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JAMNADAS CHHAGANBHAI,JAMKUBEN CHHGANBHAI,PRABHABEN POPATLAL,MANJULABEN RAVJIBHAI,HANSABEN ARVINDBHAI,JASUMATIBEN JAYANTILAL,PUSHPABEN MAHENDRABHAI	
5432	FA/6886/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DEVJIBHAI KARSHANBHAI,PATEL MANSUKHLAL KARSHANBHAI,MITHIBEN KARSHANBHAI,SAVITABEN KARSHANBHAI,GAURIBEN KARSHANBHAI,PATEL JIVANLAL MULJIBHAI	
5433	FA/6887/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BABULAL GORSHANBHAI,PATEL CHIMANLAL GORDHANBHAI,PATEL NANALAL GORDHANBHAI,PATEL GOPALDAS GORDHANBHAI	
5434	FA/6888/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHRINATH KHANDSARI UDYOG,	
5435	FA/6889/1995	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGANBHAI KHODABHAI BHAYANI,	
5436	FA/6890/1995	02/12/2009	PRATAP VALJIBHAI MEHTA,PRAVEENCHANDRA AMRUTLAL	MR YOGESH S LAKHANI	NANALAL VITHALDAS UNADKATH SINCE DIED HIS HEIRS,SAVITABEN NANALAL,HITESHKUMAR NANALAL,NITABEN NANALAL,JAYUABEN NANALAL,NATIONAL INSURANCE CO.LTD.,WESTERN RAILWAY UNION OF INDIA	,MR RAJNI H MEHTA
5437	FA/6891/1995	19/02/2010	PRATAP VALJIBHAI MEHTA,PRAVEENCHANDRA AMRUTLAL	MR YOGESH S LAKHANI	HEIRS OF DECEASED NATHALAL PANACHAND SHAH,HEMLATABEN NATHALAL SHAH,BHARATKUMAR NATHALAL SHAH,RAJENDERKUMAR NATHALAL SHAH,SUNILKUMAR NATHALAL SHAH,KUMARI PALLAVI NATHALAL SHAH,NATIONAL INSURANCE CO.LTD.,WESTERN RAILWAY	,MR AJAY R MEHTA
5438	FA/6892/1995	27/12/2019	SHAH METAL INDUSTRIES,	MR DEVANG NANAVATI	G L REXROTH INDUSTRIES LTD.,	MS AMRITA M THAKORE
5439	FA/6893/1995	30/11/2011	NEW INDIA ASSURANCE CO.LTD.,SHIVABHAI BIJALBHAI PATEL,BHAGWATI JEWELLERS THROUGH RAJUBHAI BABABHAI ZAVERI	(MR HM BHAGAT),MR VIBHUTI NANAVATI,MR SV RAJU,MR SUNIT S SHAH	SATHYENDRABHAI HARISHANKARBHAITRIVEDI,	MR RA PATEL
5440	FA/6894/1995	26/04/2017	RAMANBHAI DAHYABHAI BAROT,DAHYABHAI KALAJI BAROT DECEASED THORUGH WIFE KESHIBEN	MR HASHIM QURESHI	NILANG SHRI NIVAS VORA,ORIENTAL INSURANCE CO. LTD.	
5441	FA/6938/1995	15/09/2010	GSRTC, THROUGH LEGAL ADVISOR,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	MODI HIRABEN WIDOW OF NARAYANDAS MANGALDAS,BHARATKUMAR NARAYANDAS MODI,ASHOKKUMAR NARAYANDAS	(MR VC DESAI)
5442	FA/6940/1995	10/01/2012	BHIKHIBEN WIDOW OF NATHIBHAI BHAGWANBHAI RABARI,MINOR KEVABHAI NETHIBHAI RABARI,BHAGWANBHAI CHOPABHAI RABARI,SANTOKBEN BHAGWANBHAI RABARI	MR CHIRAYU A MEHTA,MR ANKIT Y BACHANI	DHANABHAI LUMBAGJI HARIJAN,KAMABHAI PITAMBARLAL HARIJAN,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,MR KK NAIR,MRS SANGEETA N PAHWA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5443	FA/6941/1995	07/07/2009	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI)	HEIRS OF DECEASED DUNGAJI RAVTAJI PRAJAPATI,SUVABEN DUNGAJI PRAJAPATI,BAGDAJI DUNGAJI PRAJAPATI,BUDHAJI DUNGAJI PRAJAPATI,SHANKARAJI DUNGAJI PRAJAPATI,PANKAJ DUNGAJI PRAJAPATI,KAUSHIK BHUPATRAI LUHANA,DALSUKHRAI BHAGVANJI LUHANA	,MR MUKESH A PATEL
5444	FA/6942/1995	19/09/2008	GUJ.SMALL INDUSTRIES CORPN.,	(MR PV HATHI)	UNION OF INDIA,	MS AVANI S MEHTA
5445	FA/6943/1995	15/12/2010	UNITED INDIA INSURNACE CO.LTD.,	MR VIBHUTI NANAVATI	DAHIBAI LAKHA HARIJAN WD/O LAKHA NATHU HARIJAN,NATHU BUDHA HARIJAN FATHER OF LAKHA HARIJAN,RANABAI NATHU HARIJAN MOTHER OF LAKHA HARIJAN,SHYAMJI RAJA SATHVARA,VELJI RAGHAVJI SATHVARA	NOTICE SERVED,(MR BD KARIA)
5446	FA/6945/1995	11/04/2012	GSRTC THROUGH DIVISIONAL CONTROLLER,	MR HS MUNSHAW	JATIN DALPATRAM SHAH,DILAWAR IBRAHIM SAIYADEE,AHMED IBRAHIM,DRIVER	UNSERVED EXPIRED (N),RULE UNSERVED,MR UM SHASTRI
5447	FA/6946/1995	05/03/2012	KHUMANSING JITUBHA JADEJA,ANIRAUDDHSINH TAPUBHA JADEJA,NEW INDIA INSURANCE CO.LTD.	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR	GOVIND KARA MEGHWAD,	MR MEHUL S SHAH,(MR SURESHM SHAH)
5448	FA/6948/1995	10/01/2012	ARVINDBHAI FULSINH RATHWA,	MR GC MAZMUDAR	BHIKHABHAI MOHANBHAI RATHWA,JAGDISH TRANSPORT CO.,PARTNER JAGDISHCHANDRA O SHAH,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR AJAY R MEHTA
5449	FA/6949/1995	10/01/2012	NARSINGH @ NARLA MANJU RATHWA LEGAL HEIRS AND L.RS.,FUNDI ALIAS KAUJALIBEN NARSINH RATHWA WIDOW,NILESH NARSINH RATHWA SON,REKHABEN NARSINH RATHWA DAUGHTER,BHANATABHAI NARSINH RATHWA SON,NAMIBEN NARSINH RATHWA DAUGHTER	MR GC MAZMUDAR	BHIKHABHAI MOHANBHAI RATHWA,JAGDISH TRANSPORT CO. JAGDISHCHANDRA O SHAH,PARNTER,NEW INDIA INSURNACE CO.LTD.	RULE SERVED,MR AJAY R MEHTA
5450	FA/6952/1995	20/02/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMBALAL KESHAVLAL PATEL,	MR KG SHETH
5451	FA/6956/1995	01/12/2010	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTABHAI CHATURBHAI PATEL,	NOTICE SERVED
5452	FA/6957/1995	01/12/2010	SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI KHODABHAI,LALLUBHAI KHODABHAI,SHANKARBHAI LALLUBHAI,HEIRS OF RAVJIBHAI LALLUBHAI,CHINUBHAI RAVJIBHAI PATEL,RAMESHBHAI RAVJIBHAI PATEL,ARUNBHAI RAVJIBHAI PATEL,GIRISHBHAI RAVJIBHAI PATEL,DAHIBEN WD/O RAVJIBHAI PATEL	,UNSERVED EXPIRED (N),MR GM AMIN
5453	FA/6958/1995	12/11/2016	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI LALLUBHAI PATEL,SHANKARBHAI LALLUBHAI	UNSERVED EXPIRED (N),MR GM AMIN
5454	FA/6959/1995	01/12/2010	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN RAMBHAI PATEL,CHAMPABEN GOVINDBHAI PATEL	MR GM AMIN
5455	FA/6988/1995	15/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ANWAR HASAM,ILYAS IBRAHIM,ILYAS IBRAHIM,MOHMED KASAM,DRIVER TVS,MOHMED KASAM OWNER OF TVS 8480,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MS NITA U BHATT,MR ARUN H MEHTA,MR KK NAIR,MR A R SHAIKH
5456	FA/6990/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GORDHAN TRIBHOVANBHAI,	NOTICE SERVED
5457	FA/6991/1995	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHODA KACHARABHAI,	NOTICE SERVED

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5458	FA/6999/1995	20/12/2011	PANCHOLI ARVINDBHAI JAYANTILAL,	MR PRAKASH K JANI	ALIBHAI RAJEBHAI CHOUDHARI,MEHSANA NAGARPALIKA,NEW INDIA INSURANCE CO. LTD.,GHEMARABHAI M CHOUDHRI DELETEDAS PER CRT ORDER 21-11-2011,ORIENTAL FIRE & GEN. INS.CO.	DELETED,RULE SERVED,MR ARUN H MEHTA,MR KK NAIR,MR MEHUL SHARAD SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR
5459	FA/7000/1995	09/05/2013	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	JATINKUMAR V SONETHA,NIKHILKUMAR BACHUBHAI SONETHA,NILAYKUMAR BACHUBHAI SONETHA,H H SUNATRA,DINESHKUMAR ANILKUMAR	,(MR JD AJMERA)
5460	FA/7001/1995	09/05/2013	GUJ STATE ROAD TRANSPORT CORPN,	(MR MD PANDYA)	JATINKUMAR VINODBHAI SONETHA,NIKHILKUMAR BACHUBHAI SONETHA,NILAYKUMAR B SONETHA,H H SUNATRA,DINESHKUMAR ANILKUMAR	,(MR JD AJMERA)
5461	FA/7002/1995	23/11/2018	KADARBHAI SHAKURBHAI AJMERI,GULAMNABI SHAKURBHAI AJMERI	MR AJ MEMON	AHMEDABAD MUNICIPAL CORPORATIO,	,MR PRASHANT G DESAI
5462	FA/7005/1995	13/04/2012	ORIENTAL INSURANCE CO.,	MR ARUN H MEHTA	SHANTABEN WD/O GOVINDBHAI NATWARBHAI RANA,SUNILBHAI GOVINDBHAI RANA,GOPALSING JITSING SOLANKI,BAVARKHAN ABDULREHMAN PATHAN	,MR BS PATEL,MRS RANJAN B PATEL
5463	FA/7053/1995	28/02/2008	NEW INDIA ASSURANCE CO.LTD.,NATUBHAI KESHUBHAI CHUDASAMA C/O NEW KHODIYAR TRANSPORT CO.,SHANKARBHAI CHUHADMAL VAGHAVANI	(MR HM BHAGAT),MR SV RAJU,MR SUNIT S SHAH,MR SHALIN N MEHTA	LEGAL HEIRS OF DECD. RAJUBHAI LAXMANBHAI RATHOD.,MANJULABEN RAJESHBHAI RATHOD (WD/O.DECD.RAJESHBHAI),MINOR SHILA RAJESHBHAI RATHOD.,MINOR SANDEEP @ RAVIKUMAR RAJESHBHAI RATHOD.,MINOR HETAL RAJESHBHAI RATHOD,MINOR VANITA RAJESHBHAI RATHOD,LAXMANBHAI UKABHAI RATHOD.,JAVALBEN LAXMANBHAI RATHOD.	,MR MUKESH A PATEL
5464	FA/7055/1995	21/11/2016	NARENDRA VADILAL RASANIYA,	(MR SR DIVETIA)	DAKSHABEN NARENDRA RASANIYA D/O KANTILAL MOTIBHAI RATHOD,	(MR JF SHAH)
5465	FA/7082/1995	20/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED TRIKU BECHARBHAI,THAKARSHI TRIKUBHAI,NILESH THAKARSHIBHAI	NOTICE SERVED
5466	FA/7090/1995	02/03/2010	SURAT MUNICIPALITY CORPORATION,	MR PRASHANT G DESAI	RUKMANIBEN TRIKAMDAS DELETED AS PER COURT ORDER,RAMABEN UDDHAVDAS,DURGESHNANDINI UDDHAVDAS,DURGESHNANDAN UDDHAVDAS,ASHOKKUMAR TRIKAMDAS,ANILKUMAR TRIKAMDAS,MITHABHAI DEVABHAI,DAYALBHAI TRIKAMDAS,SUSHILABEN GOPALDAS,LAXMIBEN THAVARDAS,ORIENTAL INSURANCE CO.LTD.	DELETED,MR UDAY R BHATT,MR RAJNI H MEHTA,(MR RD RAVAL)
5467	FA/7092/1995	18/12/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABUJI VARDHAGJI RAJPUT,MEDICAL OFFICER,DISTRICT PANCHAYAT	MR HS MUNSHAW,MR VM DHOTRE
5468	FA/7094/1995	14/06/2017	PUNJAB NATIONAL BANK,,	NOTICE SERVED	M/S NIGAM WIRES PVT.LTD.,DIPAK JAYANTILAL SHAH,PANKAJ JAYANTILAL SHAH,KAMAL JAYANTILAL SHAH,AJITKUMAR AMBALAL MODI,DILIP NARANDAS PATEL,PRAFUL TRIKAMLAL SUTARIA	
5469	FA/7095/1995	06/07/2018	AHMEDABAD MUNICIPAL CORPORATION,	M/S ANAND ADVOCATES	DAHYABHAI NATHUBHAI,	(MR MB GANDHI)
5470	FA/7097/1995	03/08/2018	KAMALUDDIN MOHMADHUSEIN MOMIN,	NOTICE SERVED	KARNATAK BANK LTD.,DR RM RAJANI,HEIRS OF HC DAMANI,LB DAMANI,MOHNISH H DAMANI	,NOTICE UNSERVED,MR AS PANDYA
5471	FA/7099/1995	14/12/2011	GSRTC,	MR HEMANT S SHAH	JASHODABEN SHANABHAI PARMAR,SHANABHAI MOTIBHAI PARMAR	MS MEGHA JANI
5472	FA/7101/1995	12/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	KANUBHAI AMBALAL PATEL,CHHANAJI KALAJI THAKOR,AMBALAL KUBERDAS PATEL	NOTICE SERVED

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5473	FA/7103/1995	28/12/2010	EMPLOYEES'S STATE INSURANCE CORPORATION,	NOTICE SERVED	BARSATI RAMHAREKH,	NOTICE UNSERVED
5474	FA/7170/1995	25/04/2012	BHAGWATIDEVI WIDOW OF RAMYAGNABECHAI,GULABCHANDRA RAMYAGNA BECHAI,SUBHASHCHANDRA RAMYAGNA BECHAI,DINESHCHANDRA RAMYAGNA BECHAI	MR BHARAT JANI	KRASHNAPRASAD CHAMPALAL PARMAR,SANTSING SALUJA,NEW INDIA ASSURANCE CO.LTD.	,SERVED BY AFFIX.(R),MR GC MAZMUDAR,MR HG MAZMUDAR
5475	FA/7178/1995	27/10/2009	GUJ.STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT	PATIDAR KELAVANI MANDAL THROUGH ITS TRUSTEES,KESHAVLAL VITHALDAS PATEL,CHUNILAL KANJIBHAI PATEL,HIRALAL AMBALAL PATEL,SHAMBHU APARBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR TUSHAR MEHTA
5476	FA/7179/1995	27/10/2009	GUJ.STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	PATIDAR KELAVANI MANDAL THROUGH ITS TRUSTEES,KESHAVLAL VITHALDAS PATEL,CHUNILAL KANJIBHAI PATEL,HIRALAL AMBALAL PATEL,SHAMBHU APARBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR TUSHAR MEHTA
5477	FA/7188/1995	14/12/2011	ORIENTAL INSURANCE CO.LTD.,KARHANBHAI OGHADBHAI,VASHRAMBHAI OGHADBHAI BHARWAD	MR KK NAIR	NIRANJANABEN PADMAKANT PATHAK,DARSHANA PADMAKANT PATHAK,MANISH PADMAKANT PATHAK	MR YOGESH S LAKHANI
5478	FA/7190/1995	23/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL,(MR HASMUKH THAKKER)	LAXMIBEN @ REVABEN WIDOW OF SHANKERBHAI BHALABHAI NADIA,HITESH SHANKERBHAI NADIA,NIKHIL SHANKERBHAI NADIA THROUGH LAXMIBEN S NADIA,PARVA TRANSPORT CO. THROUGH PARTNER ASHWIN R RUPERA	MR JA ADESHRA,MR SANDIP C SHAH
5479	FA/7197/1995	04/08/2016	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	RANUBEN THAKERSHI C/O SM KHANDEKAR,ADVOCATE,MEGHA @ MEGHJI GOPAL CHHANGA	MR YOGESH S LAKHANI
5480	FA/7219/1995	26/04/2017	SUBHASHBHAI KEVALRAM RAVLANI,	(MR SUNIL C PATEL)	GSRTC,	
5481	FA/7224/1995	07/09/2011	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	HIRABEN JAGDISHBHAI SOLANKI,TRUPTI J SOLANKI,HIMAT J SOLANKI,PIYUSH J SOLANKI,JUMA GOBHA KOLI,RAMJIBHAI LALJIBHAI PINDORIYA,NEW INDIA ASSURANCE CO.LTD.,MAGANGIRI V GOSAI	NOTICE SERVED,SERVED BY AFFIX(N),MR RAJNI H MEHTA
5482	FA/7231/1995	10/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANJULABEN MANUBHAI RAMBHAI,MINOR AJYAKUMAR MANUBHAI THRO' GUARDIAN R.NO.1,MINOR KIRAN MANUBHAI THRO' GUARDIAN R.NO.1,RAMABHAI MULUBHAI,VALBAIBEN RAMBHAI,VITHALBHAI MOHANBHAI PATEL,YUNUS SULEMAN PINJARA	RULE SERVED,MR YN RAVANI
5483	FA/7240/1995	07/05/2012	KHUMAJI DIPAJI,	(MR SURESHM SHAH)	DR.SHARDA GANESH PANDIT,	MR AK CLERK
5484	FA/7248/1995	06/08/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MEHMOODABIBI W/O ABDULKADER ITBARR,HUSEIN MOHAMMED GULAM YASIN SHAIKH ALIAS CHOTUBHAI,JAIHIND RICE MILL,UNITED INDIA INSURANCE CO LTD,RATILAL M PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR PS CHAMPANERI,MR MTM HAKIM,MR PALAK H THAKKAR
5485	FA/7278/1995	27/02/2012	VRAJSING R PARMAR .,	(MR A J PATEL)	DR.KALYANIBEN N BHATT .,DR.KALYANIBEN N BHATT,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	,UNSERVED EXPIRED (N),MS NITA U BHATT
5486	FA/7280/1995	14/03/2017	ORIENTAL INSURANCE CO LTD,	MR MITESH L RANGRAS	DILIP RAMANBHAI PRAJAPATI,SUNIL METALS	RULE SERVED,MS SUDHA R GANGWAR
5487	FA/7284/1995	14/12/2011	GSRTC,	MR UI VYAS	HEIRS OF DECD.MAHIPATSINH A ZALA-MANAHARKUNVARBA M ZALA,MANRAJISINH M ZALA,VINABA M ZALA,MINOR AJITSINH M ZALA,HARDEVSINH M ZALA,NATHABHAI NANJIBHAI LAVOELIA	NOTICE SERVED,MR DIVYESH SEJPAL
5488	FA/7296/1995	06/03/2012	MINOR FULABEN PUNIYABHAI,	(MR RN SHAH)	JAINNUDDIN A VORA,M.T.PATEL & CO.,NATIONAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA

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5489	FA/7297/1995	30/08/2016	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SURENDRAKUMAR R. UPADHYAYA,SURESHSINH,NARESH TRANSPORT NO.1-2	DS AFF.NOT FILED (R),MR SANDIP C SHAH
5490	FA/7303/1995	13/12/2019	SARDAR GURUCHARANSINGH J.DECD.THRO'HIS HEIRS & L.R.,TEJKAU GURUCHARANSINGH,GURUDIPSINGH GURUCHARANSINGH,RAJUSINGH GURUCHARANSINGH	,THAKKAR AND PAHWA ADVOCATES	SYNDICATE BANK,AMRITSINGH A HAIR,HARBANSINGH B RANDHWA,ATMASINGH P HAIR	NOTICE UNSERVED,MR KB PANERI
5491	FA/7307/1995	29/08/2008	MAHESH V SHUKLA .,	(MR RM VIN)	SEEMABEN ALIAS HARSHA W/O MAHESHBHAI SHUKLA,	NOTICE SERVED
5492	FA/7308/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALVADI DANABHAI KESHUBHAI,	NOTICE SERVED
5493	FA/7309/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALVADI MANJIBHAI NAGJIBHAI,	NOTICE SERVED
5494	FA/7310/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	AMARSIBHAI SONDABHAI DALAVADI,	NOTICE SERVED
5495	FA/7311/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALVADI KHODABHAI PITAMBERBHAI,	NOTICE SERVED
5496	FA/7312/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALVADI SONDBHAI JESINGBHAI,	NOTICE SERVED
5497	FA/7313/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALVADI LAVJIBHAI DAYABHAI,	NOTICE SERVED
5498	FA/7314/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DHARMASHIBHAI DAYABHAI DALVADI,	NOTICE UNSERVED
5499	FA/7315/1995	26/11/2010	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALVADI LABHUBHAI DAYABHAI,	NOTICE SERVED
5500	FA/7369/1995	17/10/2008	MIRKHAN A SIPAI,	MS MEGHA JANI	AYUBALI S FAKIR,JAYANTILAL B PATEL,ORIETNAL INSURANCE CO LTD	,MS NITA U BHATT,MR UDAY R BHATT,MR SANDIP C SHAH
5501	FA/7376/1995	16/12/2011	GSRTC,	MR HEMANT S SHAH	SANKUBEN WD/O D N THAKORE,MINOR VIKRAMJI D. THAKORE, THRTHRO' GUARDIAN RESP. NO.1,MINOR BHAVANJI DAHELJI THAKORETHRO' GUARDIAN RESP. NO.1	MR ANKIT SHAH
5502	FA/7377/1995	16/06/2017	PRATAPSINH H THAKOR,SHANTILAL M THAKOR	,MR BC DAVE	PADMABEN WD/OBALVANTRAY J JOSHI,UNITED INDIA INSURANCE CO LTD	
5503	FA/7413/1995	10/02/2012	KALI NARSHI BABU KESHWALA,	MS SEJAL K MANDAVIA	KOLI GOGAN GIGA,BABULAL GOVIND PANGARI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MS NITA U BHATT,MR UDAY R BHATT,MR RR MARSHALL,(MR AJ SHASTRI),MS KARUNA V RAHEVAR
5504	FA/7414/1995	20/12/2011	NATHABHAI JIVABHAI & 1,MANIBEN W/O NATHA JIVA	MS SEJAL K MANDAVIA	KOLI GOGAN GIGA & 2,BABULAL G PANGARI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MS NITA U BHATT,MR UDAY R BHATT,MR RR MARSHALL,(MR AJ SHASTRI),MS KARUNA V RAHEVAR
5505	FA/7415/1995	26/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHARDABEN MANSUKHBHAI DAMORE,MANSUKHBHAI H. DAMORE.,FAMILY WELFARE OFFICER,,MEDICAL OFFICER,	

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5506	FA/7437/1995	12/11/2016	COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SATHVARA MITHABHAI HARGOVANDAS,SATHVARA KANUBHAI HARGOVANDAS,SATHVARA HIRABEN W/O HARGOVANDAS JETHALAL,SATHVARA SITABEN HARGOVANDAS,SATHVARA HASUMATIBEN HARGOVANDAS	
5507	FA/7439/1995	11/04/2014	FOOD CORPN. OF INDIA,UNION OF INDIA	MR JAL S. UNWALLA	PACIFIC BASIN SHIPPING & TRADING CO.LTD,K P PATEL - ARBITRATOR,N SUKHUNARAN	SERVED BY AFFIX(N),RULE SERVED,MR DAKSHESH MEHTA
5508	FA/7440/1995	26/04/2017	LALBHAI M BHIL,	MRS SANGEETA N PAHWA	UNION OF INDIA,	
5509	FA/7441/1995	27/08/2008	KISHANBHAI A BHATI,	(MR PV NANAVATI)	JIGNESHKUMAR A SHAH,NATIONAL INSURANCE CO LTD,USMANBHAI A SHAIKH,MOHANBHAI PALIKE,INSURANCE CO.OF LUNA GUI 1163	,MR RAJNI H MEHTA
5510	FA/7444/1995	12/12/2011	ORIENTAL INSURANCE CO LTD,MAHENDRAKUMAR C JAIN	,MR KK NAIR	NANJIBHAI B SOLANKI,BAI HIRIBEN W/O NANJIBHAI BIJMALBHAI	NOTICE SERVED
5511	FA/7445/1995	20/06/2016	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VADILAL DEVSHIBHAI MEHTA,SUSHILABEN VAJUBHAI MEHTA,KIRANKUMAR VAJUBHAI MEHTA,GIRISHBHAI VAJUBHAI MEHTA,UDAYAN VAJUBHAI MEHTA,DILIPBHAI SURABHAI AHIR,NARANBHAI VIRABHAI,UNITED INDIA INSURANCE CO LTD,MANJUR HUSEN BABUBHAI GHORI,GIRISH VAJUBHAI MEHTA	NOTICE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
5512	FA/7452/1995	19/11/2013	HEIRS OF SURJEETSINGH ARJUNSINGH,GURUCHARAN KAUR SURJITSINGH,SATWANTSINGH SURJITSINGH,MANMOHANSINGH SURJITSINGH,JASBEERSINGH SURJITSINGH,HARJINDERSINGH SURJITSINGH,INDRAJIT KAUR SURJITSINGH,HARJITKAUR SURJITSINGH	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION,	HL PATEL ADVOCATES
5513	FA/7453/1995	19/11/2013	SUJANSINGH ARJUNSINGH,	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
5514	FA/7458/1995	31/03/2009	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR KK NAIR	MEDICAL OFFICER,LAKHMABHAI M BORICHA,NEW INDIA ASSURANCE CO.LTD.,RAJENDRASINH DOLATSINH GOHIL,BHIMJIBHAI NANJIBHAI KOLI,CHANDRABA ARVINDSINH ZALA,RASIKBA A ZALA,PRAKASHBA A ZALA,DHARMENDRASINH A ZALA	,MR KH BAXI,(MR MR GEHANI),MR SM MERCHANT
5515	FA/7459/1995	31/03/2009	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR KK NAIR	MEDICAL OFFICER,LAKHMABHAI M BORICHA,NEW INDIA ASSURANCE CO.LTD.,RAJENDRASINH DOLATSINH GOHIL,BHIMJIBHAI NANJIBHAI KOLI,SHARDABEN HIMATBHAI THADESHWAR,PRAKASHBHAI H THADESHWAR,JANAKBHAI H THADESHWAR	,MR KH BAXI,(MR SANDEEP N BHATT),(MR MR GEHANI),MR DIVYESH SEJPAL
5516	FA/7460/1995	31/03/2009	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR KK NAIR	MEDICAL OFFICER,LAKHMABHAI M BORICHA,NEW INDIA ASSURANCE CO.LTD.,RAJENDRASINH DOLATSINH GOHIL,BHIMJIBHAI NANJIBHAI KOLI,SHARDABEN HIAMTBHAI THADESHWAR	,MR KH BAXI,(MR SANDEEP N BHATT),(MR MR GEHANI)
5517	FA/7461/1995	31/03/2009	ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR KK NAIR	MEDICAL OFFICER,LAKHMABHAI M BORICHA,NEW INDIA ASSURANCE CO.LTD.,RAJENDRASINH DOLATSINH GOHIL,BHIMJIBHAI NANJIBHAI KOLI,MULUBHA B RAV	,MR KH BAXI,(MR MR GEHANI),MR YOGESH S LAKHANI
5518	FA/7462/1995	27/03/2012	GITABEN W/O DILIPRAV MADHUSUDAN RAV,	MR PM THAKKAR	KANTAPRASAD B SAROJ,HARGOVIND D MALI,UNITED INDIA INSURANCE CO LTD,MANGUBHAI R PATEL,JANAKBHAI L NAIK,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MR RAJNI H MEHTA,MR NAVNIT M TAILOR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5519	FA/7463/1995	27/03/2012	DILIPRAV MADHUSUDAN RAV,	MR PM THAKKAR	KANTAPRASAD BACHULAL SAROJ,HARGOVIND D MALI,UNITED INDIA INSURANCE CO.LTD.,MANGUBHAI RAVJIBHAI PATEL,JANAKBHAI LALLUBHAI NAIK,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,MR NAVNIT M TAILOR
5520	FA/7465/1995	14/03/2018	BABUBHAI VELJIBHAI CHAUDHARI,	MR VH DESAI	JESNAGBHAI LAVAJIBHAI CHAUDHARI [DELETED],MANSANGBHAI RAMAJIBHAI [DELETED],UNITED INDIA INSURANCE CO. LTD.,NARANBHAI JIVABHI PATEL,KANTIBHAI KESHAVLAL PATEL,NARAYANBHAI GOVINDBHAI CHAUDHARI,UNITED INDIA INSURANCE COMPANY LIMITED.	DELETED,RULE SERVED,RULE UNSERVED,SHARMISHTA A DAVE
5521	FA/1/1996	26/04/2017	LAKHADHIRDAN VIRAMJI GADHAVI,	(MR BD KARIA),MR SL SUCHDAY	PREMSHANKAR G THACKER,NEW INDIA ASS. CO.LTD	
5522	FA/2/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HURA BHIKHA DABHI,RANIBEN BHIKHA DABHI,HIRABEN BHIKHA DABHI,ANUBEN BHIKHA DABHI	NOTICE SERVED,MR JV JAPEE
5523	FA/3/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DABHI KALA DOLA,DABHI JATA DOLA,DABHI SOMA DOLA,DABHI KESRA DOLA,DABHI KHAKMA DOLA,JAVRIBEN WD/O DOLABHAI	NOTICE SERVED,MR JV JAPEE
5524	FA/4/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DABHI HONA HIRA,RANIBEN BHIKHA DABHI,HIRABEN BHIKHA DABHI,ANUBEN BHIKHA DABHI	,NOTICE SERVED
5525	FA/32/1996	09/07/2008	PADMAVATY ENTERPRISE,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAGDISHCHANDRA NARANJI KOTHARY,	MR AR THACKER
5526	FA/34/1996	30/01/2012	NEW INDIA INSURANCE CO LTD,	MR BR SHAH,(MR HASMUKH THAKKER)	PRITIBEN MILANKUMAR RAVAL,MUKUNRAI H RAVAL,HANSABEN M RAVAL,SURJITSING S KHERE	NOTICE SERVED BY DS,MS SHILPA D SHAH
5527	FA/35/1996	30/01/2012	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	AZIZ MAMAD SUMRA,BALVINDERSING D JAT(DELETED ASPER COURTS ORDER ON 3/4/2001),HARISH JERAM GANDHI,SANDHI ISHA SIDI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED BY DS,SERVED BY RPAD (N),DELETED,MS NITA U BHATT,MR UDAY R BHATT,MR A R SHAIKH
5528	FA/36/1996	30/07/2010	SAURABH CONSTRUCTION,	(MR RN SHAH)	GODHRA NAGARPALIKA,COLLECTOR OF PANCHMAHALS	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
5529	FA/39/1996	13/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHUSABHAI HARIBHAI LUNAGARIA,	MR YOGESH S LAKHANI
5530	FA/58/1996	28/02/2012	LALIBEN WD/O TARACHAND MAHERSINH,	(MR ARUN K SHAH)	PREMILABEN WD/O TARACHAND MAHERSINH,	MR RAJNI H MEHTA
5531	FA/62/1996	03/02/2020	SHANTIBHAI MOHANBHAI THRO.HIS HEIRS,KESARISINH S PADHIYAR,PUNJIBEN D/O SHANTABHAI MOHANBHAI & W/O SOMABHAI	NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR BN KESHWANI)	STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,NARMADA YOJANA UNIT-2,THE EXECUTIVE ENGINEER,NARMADAYOJNA CANAL DIVISION NO.1/5	
5532	FA/66/1996	06/02/2012	VERA JIVA AHER,SINDHI RESETTLEMENT CORP.LTD.,NEW INDIA ASSURANCE CO.LTD. A-3 TRANSPOSED AS R.-9.AS PER	MR RAJNI H MEHTA	MADHUBEN ASHOKBHAI W/O ASHOK LALJIBHAI PARMAR,DAKSHABEN ASHOKBHAI,PRAKASH ASHOKBHAI,YOGESH ASHOKBHAI,JIVIBEN LALJIBHAI,UJAMSHI LALJI,SATISH KATARIA,UNITED INDIA INSURANCE CO.LTD.,THE NEW INDIA ASSURANCE CO.LTD	,NOTICE SERVED,(MR BD KARIA),MS AMEE YAJNIK

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5533	FA/70/1996	18/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	INDIRABEN VAKHATSINGH PARMAR,JAYDIPSINGH VAKHATSINGH PARMAR,BHAIRAVIBEN VAKHATSINGH PARMAR,RAMSINGH GOKALBAWA PARMAR,GANGABEN RAMSINGH PARMAR -DELETED AS DIED-,JIGAR FAKHRUDDIN VOHRA,GANPATBHAI DEVSINGH RATHWA	,NOTICE SERVED,SERVED BY AFFIX(N),DELETED
5534	FA/72/1996	07/12/2011	UDESING MAGANBHAI JHALA,	(MR A J PATEL)	DINESHBHAI GORDHANBHAI GAJJAR (DELETED),THAKORSHIBHAI CHHAGANBHAI MEGHANI,UNITED INDIA INSURANCE CO.LTD.	,SERVED BY AFFIX(N)
5535	FA/87/1996	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR DEVANG NANAVATI	LILABEN Y PANDYA,MINOR ANKITKUMAR Y PANDYA,HANSRAJ H PANDYA,ANNAPURNA ALIAS SHARDABEN H PANDYA	MR JITENDRA M PATEL
5536	FA/88/1996	19/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	SHANTABEN WD/O KUMBHABHAI BAROT,RAMCHANDRA KUMBHAI BAROT,PARSHOTAM KUMBHABHAI BAROT,NARMADABEN D/O KUMBHABHAI BAROT,NATVAR KUMBHABHAI BAROT,KARSHAN KUMBHABHAI BAROT,RATILAL JETHABHAI AIYAR,DIPAK PARSURAM VEKVANI	NOTICE SERVED,NOTICE UNSERVED,(MR BD KARIA)
5537	FA/92/1996	14/03/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR DEVANG NANAVATI	RAMANBHAI BECHARBHAI,ABDUL AIJ DALAVARKHAN	,MR AA KHAN
5538	FA/128/1996	17/01/2012	PATEL PRAHLADBHAI KACHARDAS,PATEL MENABEN PRAHALADBHAI,PATEL HASMUKHBHAI PRAHALADBHAI,PATEL RASILABEN PRAHALADBHAI,PATEL ALKABAEN PRAHALADBHAI	MR TUSHAR L SHETH	DESAI GOVINDBHAI JAKSIBHAI,DESAI GANESHBHAI LILABHAI,ORIENTAL INSURANCE CO LTD	MR GT PARIKH
5539	FA/129/1996	21/07/2010	CONTINENTAL TEXTILE MILLS LTD,	MR AC GANDHI	PAPER CONE & BOBIN FACTORY,	MR HM PARIKH
5540	FA/148/1996	26/04/2017	DR.VIDYUTBEN P SHAH,	THAKKAR AND PAHWA ADVOCATES	MATAPRASAD S THAKORE,JYOTIBEN C KHOJA,NEW INDIA ASSURANCE CO LTD,PRAKASH N SHAH,NEW INDIA ASSURANCE CO LTD	
5541	FA/149/1996	15/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	SAJUBAI WD/O NARANBHAI RAVABHAI MYATRA,MUKESH NARANBHAI MYATRA,RAMABHAI RAVABHAI MYATRA,DHANAIBAI RAVABHAI MYATRA,DAUD IBRAHIM KUMBHAR,GABHA SAVA HETHVADIA DECD. THRO'HIS HEIRS & L.R.,MOSIBEN GABHA HETHWADIA,NARAN GABHA HETHVADIA	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
5542	FA/154/1996	20/06/2016	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	LEGAL HEIRS & REP.OF DECD. VAJUBHAI VADILAL MEHTA,VADILAL DEVSHIBHAI MEHTA,SUSHILABEN VAJUBHAI MEHTA,KIRANKUMAR VAJUBHAI MEHTA,GIRISHBHAI VAJUBHAI MEHTA,UDYAN VAJUBHAI MEHTA,DILIPBHAI SURABHAI AHIR,NARANBHAI VIRABHAI,MANJURHUSEN BABUBHAI GHORI,GIRISH VAJUBHAI MEHTA,ORIENTAL INSURANCE CO LTD	,NOTICE SERVED,RULE SERVED BY DS,MR RAJNI H MEHTA,THAKKAR AND PAHWA ADVOCATES
5543	FA/158/1996	15/02/2012	KILLOL VINOD SHELAT,	(MR MB GANDHI)	PIYUSH P SHAH,SHANTILAL CHHAGANLAL PARMAR,M/S APPOLLO VIKAS STEEL THROUGH THE MD, JR PATEL,UNITED INDAI INSURANCE CO.LTD.,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED BY DS,(MR GIRISH D BHATT),THAKKAR AND PAHWA ADVOCATES,MS LILU K BHAYA
5544	FA/205/1996	30/07/2010	ROTARY CLUB,PRESIDENT,DHARMSINHBHAI DESAI ROTARY CLUB,SURENDRANAGAR,SECRETARY,SHIRISH SHAH ROTARY CLUB,SURENDRANAGAR,PARIMAL DOSHI(ROTARIAN),JITENDRA SHAH (ROTARIAN),DIRECTOR CUM-SUPERINTENDENT ADM.OFFICER	,(MR KD VASAVADA)	MINOR NAINABA B VAGHELA,	MR DR BHATT
5545	FA/206/1996	29/09/2008	SPL.LAQ OFFICER,	MR AJAY R MEHTA	SHANKARJI A THAKOR,MANGAJI A THAKOR,PRAHLADJI A THAKOR,PRATAPJI A THAKOR	,(MR PB MAJMUDAR)
5546	FA/207/1996	29/09/2008	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	BAI SURAJ WD/O ABHUJI MALJI BYMANGAJI A THA.,VAHIVATKARTA,	(MR PB MAJMUDAR)

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5547	FA/208/1996	29/09/2008	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	BHIKHABHAI ATMARAM PATEL DECD.THROUGH HIERS,JADIBEN @ DHULIBEN WD/O BHIKHABHAI A PATEL,GHANSHYAMBHAI BHIKHABHAI PATEL,KANUBHAI BHIKHABHAI PATEL,JITENDRAKUMAR BHIKHABHAI PATEL	(MR PB MAJMUDAR)
5548	FA/215/1996	16/09/2009	RAMANBHAI KALYANBHAI VASAVA TRANSFERED AS RESPT.NO 6.,SHIRAJBHAI MOHUIDDIN SHAIKH,UNITED INDIA INSURANCE CO.LTD WHITES ROAD,MADRAS	MR DARSHAN M PARIKH	VITHALBHAI CHHAGANLAL SOLANKI,JASUBEN VITHALDAS SOLANKI,BHAVIKKUMAR BIPINCHANDRA,HITESHKUMAR BIPINCHANDRA,MEENABEN BIPINCHANDRA SOLANKI,RAMANBHAI KALYANBHAI VASAVA	MR JITENDRA M PATEL
5549	FA/216/1996	16/09/2009	RAMANBHAI KALYANBHAI VASAVA TRANSFERED AS RESPT.NO 4.,SHIRAJBHAI MOHUIDDIN SHAIKH,UNITED INDIA INSURANCE CO.LTD WHITES ROAD,MADRAS	MR DARSHAN M PARIKH	MEENABEN @ LILABEN VIPINCHANDRA SOLANKI,BHAVIKKUMAR VIPINCHANDRA SOLANKI,HEMANTKUMAR VIPINCHANDRA SOLANKI,RAMANBHAI KALYANBHAI VASAVA	MR YN RAVANI
5550	FA/217/1996	19/12/2011	RAMANBHAI KALYANBHAI VASAVA TRANSFERED AS RESPT.NO 2.,SHIRAJBHAI MOHUIDDIN SHAIKH,UNITED INDIA INSURANCE CO.LTD WHITES ROAD,MADRAS	MR DARSHAN M PARIKH	JITENDRAKUMAR KARSHANDAS,RAMANBHAI KALYANBHAI VASAVA	MR JITENDRA M PATEL
5551	FA/220/1996	04/04/2016	SANJAY BHAGWANDAS PATEL,RITABEN BHAGWANDAS PATEL,VALLABHBHAI SHIVABHAI PATEL,AMBABEN VALLABHBHAI PATEL	MR NILESH A PANDYA	GUJARAT STATE ROAD TRANSPORT CORPORATION,TAKHUBHA JAMBHA JADEJA,KANJIBHAI PARSHOTAM SATHWARA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR RAJNI H MEHTA
5552	FA/243/1996	05/03/2018	SARGARIBHAI WD/O NANDLAL OMKARJI VANZARA,RAJMAL NANDLAL VANJARA	HL PATEL ADVOCATES	NARENDRASINH DEVISINGH ZALA,NEW INDIA ASSURANCE CO.LTD.	UNSERVED EXPIRED (N),MR AJAY R MEHTA
5553	FA/246/1996	09/01/2014	VALLBHBHAI POPATBHAI,VELJIBHAI POPATBHAI	(MR JD AJMERA)	STATE OF GUJARAT,	GOVERNMENT PLEADER
5554	FA/249/1996	08/03/2016	ORIENTAL INSURANCE CO.LTD.,	NOTICE SERVED,MR ARUN H MEHTA	JASHIBEN WIDOW OF HIRABHAI DHULABHAI PRAJAPATI,AHMEDBHAI GAFOORBHAI MUSALMAN,DADUBHAI ISMAILBHAI UPAD,NEW INDIA INSURANCE CO.LTD.,RAJENDRAKUMAR MANGALDAS PRAJAPATI,RAJNIKANT BAHECHARBHAI PATEL	,MR AJAY R MEHTA
5555	FA/250/1996	09/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HEIRS OF JAYARAJSINH VAJUBHAI SARVAIYA,HANSABA JAYARAJSINH,GAJARABA VAJUBHA,HARDEVSINH VAJUBHA,RAJENDRASINH VAJUBHA,NARENDRASINH VAJUBHA,NILKULSINH JAYARAJSINH,BABUBHAI HUSEINBHAI KURESHI,REMATBEN SULTANBHAI	,NOTICE SERVED,MR ANSHIN H DESAI
5556	FA/251/1996	25/01/2012	YAKUBMIYA JAMALMIYA SHEIKH,	MS KJ BRAHMBHATT	KADARBHAI HULAMHUSSEN RATHOD,MOHMADAZAN MIYAAHMED VALJIVALA,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR SUNIL B PARIKH
5557	FA/261/1996	27/06/2012	ORIENTAL INSURANCE CO LTD,PRAVINKUMAR J PATEL,MEGHJI J PATEL	,MR KK NAIR	HIRA THAVAR HARIJAN DIED THRO'HIS LEGAL REP.,CHAGBAI HIRA HARIJAN,BIJAL T HARIJAN,MEGHJI BIJAL HARIJAN,SATWANT KAUR MOHANSINH MINA,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
5558	FA/263/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	HANSABEN D PITHADIYA,DIMPLE DHIRAJLAL PITHADIYA,ARATI D PITHADIYA	MS SEJAL K MANDAVIA,MR TV SHAH,(MR HM PRACHCHHAK)
5559	FA/264/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	SAVITABEN MANJIBHAI CHANIYAR,BIMALKUMAR MANJIBHAI CHANIYAR,ALPABEN MANJIBHAI CHANIYAR	MR AR THACKER
5560	FA/265/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	LILAVATIBEN HASMUKH DHADHADA,MINOR KUNJAL HASMUKH DHANDHADA,VIJAYABEN G DHADHADA	MR TV SHAH

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5561	FA/266/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	MANIBEN NARANBHAI SAGAR,MINOR MULIBEN NARANBHAI SAGAR,MINOR NAGJI @ NAGO NARANBHAI,MINOR NARSHI NARANBHAI,VIRUBEN JAGABHAI SAGAR,DEIBEN PARBAT ODEDARA,MINOR RAMDE PARBAT ODEDARA,MINOR DHANIBEN PARBAT ODEDARA,MAKIBEN JIVABHAI ODEDARA	,MR RK MISHRA
5562	FA/267/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	BHANUMATI PRADYUMAN PAREKH,MINOR DIPA PRADYUMAN PAREKH,MINOR FALGUNI PRADYUMAN PAREKH,MINOR JIGNESHKUMAR P PAREKH,JAILAXMI GULABCHAND PAREKH	MR RC KAKKAD
5563	FA/268/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	DEVIBEN PARBAT ODEDARA,MINOR RAMDE PARBAT ODEDARA,MINOR DANIBEN PARAT ODEDARA, THRO'DEVIBEN,MAKIBEN JIVABHAI ODEDARA	
5564	FA/269/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	LATA HEMTLAL ARDESANA,GUARDIANOF MINOR JIGNESH HEMATLAL,MANIBEN JADAVBHAI,JADAVBHAI RAMJIBHAI ARDESANA	
5565	FA/270/1996	29/03/2012	GSRTC,	MR HARDIK C RAWAL	MER GAGABHAI ATABHAI,MERANI GIGIBEN GANGABHAI,JIVIBEN JESABHAI	MS SEJAL K MANDAVIA
5566	FA/271/1996	29/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	KANAKBEN WD/O ANILKUMAR M MEHTA,HITABEN ANILKUMAR MEHTA,JUGALKUMAR ANILKUMAR MEHTA,LEKHABEN ANILKUMAR MEHTA,RUPA ANILKUMAR MEHTA, THRO'KANAKBEN A MEHTA,NEHA ANILKUMAR MEHTA, THRO'KANAKBEN A MEHTA	
5567	FA/275/1996	04/08/2015	AHMEDABAD MUNICIPAL CORP.,	TANNA ASSOCIATES	DINA INDUSTRIES,	NOTICE UNSERVED
5568	FA/283/1996	09/05/2008	NEW INDIA ASSURANCE CO.LTD.,	MR YN RAVANI	HEIRS OF RASIKLAL GUSAI,NAMGAR BHOJGAR GUSAI,NAMGAR BHOJGAR GUSAI,DAYABEN NAMGAR GUSAI,KAILASGAR NAMGAR GUSAI,SUSHILABEN KAILASGAR GUSAI,RAJENDRAGAR NAMGAR GUSAI,NAMDAR BHOJGAR GUSAI,DAYABEN N GUSAI,KAILASGAR N GUSAI,SUSHILABEN K GUSAI,RAJENDRAGAR N GUSAI,ABDHREMAN SALEBHAI ARAB	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR BD KARIA)
5569	FA/284/1996	22/01/2008	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	CHHANABHAI MANGABHAI,BAKULKUMAR AC VALAND,JIVANBHAI C PAREKH	MR NILESH A PANDYA,MS SONAL D VYAS
5570	FA/285/1996	25/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	MAGAN VALLABHDAS DHANANI,KARSAN PRABHUDAS,JASWANT TRIBHOVANDAS BABAR,ORIENTAL INSURANCE CO.LTD.	NOTICE UNSERVED,MR KETAN A DAVE,MR RR MARSHALL,MR SANDIP C SHAH,MR RITURAJ M MEENA
5571	FA/286/1996	25/01/2012	GUJ STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	HEIRS OF GHANSHYAMSINH DOLATSINH,RAMABEN GHANSHYAMSINH,NAYNABEN GHANSHYAMSINH,ASHABA GHANSHYAMSINH,PURNIMABA GHANSHYAMSINH,YASHPALSINH GHANSHYAMSINH,DOLATSINH HARISINH GOHIL,KARSAN PRABHUDAS,JASWANT TRIBHOVANDAS BABAR,ORIENTAL INSURANCE CO.LTD.	,NOTICE UNSERVED,MR ND GOHIL,MR RR MARSHALL,MR RAJNI H MEHTA,MR RITURAJ M MEENA

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5572	FA/287/1996	25/01/2012	GUJ STATE ROAD TRANSPORT CORPN,	MR YOGESH S LAKHANI	HEIRS CHIMANLAL JASUMAL,CHANDRABEN CHIMANLAL,DEVANAND CHIMANLAL THROUGH CHANDRABEN CHIMANLAL,KARSAN PRABHUDAS,JASWANT TRIBHOVANDAS BABAR,ORIENTAL INSURANCE CO.LTD.	,NOTICE UNSERVED,MR RR MARSHALL,MR RAJNI H MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH),MR RITURAJ M MEENA
5573	FA/294/1996	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	TILAKBEN DAYACHAND ALIAS DINESHBHAI ZAVERI,DAYACHAND ALIAS DINESBHAI DALSUKHBHAI ZAVERI,RAYCHANDBHAI GANGARAM PATEL	NOTICE SERVED,MR MTM HAKIM
5574	FA/295/1996	28/12/2011	THAKOR RATNAJI KHODAJI,	(MR BD KARIA)	CHAUDHARI BHAGABHAI DUNGARBHAIDEL. AS PER CRT ORD.DT.19.2.98,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MR HS MUNSHAW
5575	FA/298/1996	02/02/2012	SHANTILAL SHANKERLAL JAIN,SAMPATRAJ CHHOGELAL SHAH,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	KUMUDINIBEN MANIBHAI DESAI,MAHENDRABHAI MANIBHAI DESAI,SHIRISHBHAI MANIBHAI DESAI,KUSUMBEN NANUBHAI DESAI,KOKILABEN DOLATBHAI NAIK	NOTICE SERVED,RULE UNSERVED,MR DEVAN PARIKH
5576	FA/299/1996	20/01/2012	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	RAJIBEN VALIBHAI GANCHI,MOSIN VALIBHAI GANCHI THRO'HER MOTHER RAJIBEN,ABDUL ISMAIL VAHORA	NOTICE SERVED
5577	FA/300/1996	06/12/2010	BANK OF BARODA,	(MR KI SHAH)	CHHAGANBHAI MADHAVBHAI PATEL,	MR BA SURTI
5578	FA/302/1996	18/06/2009	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER	MR NK MAJMUDAR	AHER RAMSIBHAI DEVSHIBHAI VADHER,BHIMSHIBHAI DEVSHIBHAI THROUGHNATHIBEN DEVSHIBHAI VADHER	MR HARIN P RAVAL
5579	FA/513/1996	30/11/2015	GUJARAT SMALL INDUSTRIES CORP LTD,	NOTICE UNSERVED	UNION OF INDIA,	MR KK NAIR
5580	FA/539/1996	30/07/2008	INDIAN FARMERS FERTILISERS CO OP.LTD,	MR MANISH R BHATT	UNION OF INDIA,	(MR BIPIN I MEHTA),(MR. JC SHETH)
5581	FA/540/1996	30/07/2008	INDIAN FARMERS FERTILISERS CO OP.LTD,	MR MANISH R BHATT	UNION OF INDIA,	(MR. JC SHETH),MS MEGHA JANI
5582	FA/541/1996	30/07/2008	INDIAN FARMERS FERTILISERS CO OP.LTD,	MR MANISH R BHATT	UNION OF INDIA,	(MR. JC SHETH),MS MEGHA JANI
5583	FA/542/1996	30/07/2008	INDIAN FARMERS FERTILISERS CO OP.LTD,	MR MANISH R BHATT	UNION OF INDIA,	(MR. JC SHETH),MS MEGHA JANI
5584	FA/543/1996	30/07/2008	INDIAN FARMERS FERTILISERS CO OP.LTD,	MR MANISH R BHATT	UNION OF INDIA,	(MR. JC SHETH),MS MEGHA JANI
5585	FA/545/1996	10/08/2011	NARENDRAKUMAR PRANJIVANDAS GOKANI,	MR RC JANI	GUJ.NARMADAVELI FERTILISERS COMPANY,BHUPATBHAI KARSHANBHAI KARMATA,BHIMSING JESANGBHAI GOHIL,HIRALAL CHHELABHAI PATEL,NARENDRASINH HAMIRSINH RAULJI,PRATAPSINH RAMSINH RATHOD,SECURITY SERVICES & BUREAU BHARUCH,SHIVAM ENGINEERS & CONTRACTOR,GANGABEN WIDOW OF SHANABHAI KABHAI VASAVA,RANJANBEN SHANABHAI VASAVA (MINOR) THR'GUARDIAN RES.NO.9,JYOTSNABEN SHANABHAI VASAVA (MINOR) THR'GUARDIAN RES.NO.9,HIRALBHAI SHANABHAI VASAVA (MINOR) THR'GUARDIAN RES.NO.9.	NOTICE SERVED,MR KM PATEL,MR YN RAVANI,MR RAJESH M AGRAWAL
5586	FA/546/1996	28/11/2008	PANIBEN WIDOW OF PUNAJI SAKRAJI,MADAN PUNAJI BY PANIBEN	MR KARTIKEY P RAWAL	PATRAMSINH PRABHURAMSINH C/O VINODKUMAR R AGRAWAL,VINODKUMAR RAMESHCHANDRA AGRAWAL,NEW INDIA ASSURANCE CO.LTD.	
5587	FA/547/1996	13/08/2008	PATEL TRIKAMLAL JIVANLAL,PATEL JAYNTILAL JIVANLAL,PATEL MAFATLAL KEVALDAS-WHO DIED,THROUGH HIS HEIRS,ICHHABEN WD/O MAFATLAL KEVALDAS,SAMUBEN WD/O MAFATLAL KEGALDAS,PATEL HASMUKHLAL MAFATLAL THROP/A TRIKAMLAL JIVANLAL,VIMLABEN D/O MAFATLAL KEVALDAS	,MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5588	FA/548/1996	13/08/2008	MUKESHKUMAR R SHAH,	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
5589	FA/552/1996	28/02/2012	JAYPRAKASH J CHUDGAR,	MR MTM HAKIM	JAYANTILAL H SONI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS SONAL D VYAS
5590	FA/566/1996	29/11/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR	ASHIT C VORA THR'HEIRS,HETALI ASHIT VORA,CHANDRAKANT BHIMJI VORA,ANILABEN C VORA,BABY DIPA C VORA,PARSHOTTAMBHAI BACHUBHAI,HITUBHAI BALVANTSING	,NOTICE SERVED,MR KETAN A DAVE,MR KETAN D SHAH
5591	FA/567/1996	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	AMITABEN WIDOW OF BAKULBHAI SOMABHAI PATEL,PARTH BAKULESH PATEL THROUGH MOTHER AMITABEN B PATEL,SHARDABEN SOMABHAI PATEL,RAMESHBAI SOMABHAI PATEL	,NOTICE SERVED,MR BG PATEL
5592	FA/568/1996	13/08/2008	BAROT JAYANTILAL JOITARAM,BAROT BACHUBHAI JOITARAM	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
5593	FA/569/1996	13/08/2008	VAGHARI BACHUBHAI JUGATBHAI,VAGHARI DAHYABHAIJUGATBHAI	MR NK MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER
5594	FA/571/1996	25/11/2011	PATEL BABUBHAI GOKALDAS,	MR ANKIT SHAH	THAKOR RAMAJI KHODAJI,THAKOR RAMAJI KHODAJI,ORIENTAL INSURANCE CO LTD,PATEL DAHYABHAI BECHARDAS,PATEL DAHYABHAI BECHARDAS,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR KK NAIR
5595	FA/572/1996	19/02/2020	AHMEDABAD MUNICIPAL CORP.,	M/S ANAND ADVOCATES,MR PY DIVYESHVAR	MOHMADBHAI I PATEL,BIBIBEN MOHMADBHAI	MR AJ MEMON,MR MM TIRMIZI
5596	FA/577/1996	28/02/2008	LEGAL HEIRS OF DECD.RAJUBHAI LAXMANBHAI RATHOD....,MANJULABEN RAJESHBHAI RATHOD (WD/O.DECD.RAJESHBHAI L RATHOD,MINOR SHILABEN RAJESHBHAI RATHOD,MINOR SANDEEP @ RAVIKUMAR RAJESHBHAI RATHOD,MINOR HETAL RAJESHBHAI RATHOD,MINOR VANITA RAJESHBHAI RATHOD,LAXMANBHAI UKABHAI RATHOD.,JAVALBEN LAXMANBHAI RATHOD.	MR MUKESH A PATEL	NATUBHAI K CHUDASAMA,SHANKERBHAI C VAGHVANI,NEW INDIA INSURANCE CO LTD	(MR HM BHAGAT),MR SUNIT S SHAH
5597	FA/578/1996	09/12/2010	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR DEVANG NANAVATI	RAMILABEN PARSOTTAMBHAI,	MR AV PRAJAPATI
5598	FA/581/1996	12/03/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	KAILASHBEN NARANDAS,SAROJBEN NARANDAS,ASHOKKUMAR NARANDAS,GITABEN NARANDAS,NARESHKUMAR NARANDAS,KALUBHAI H RABARI,STATE OF GUJARAT,MAKRANI ABUBAKER HUSHENBHAI,MASARIBHAI R KHANT,NEW INDIA ASSURANCE CO LTD	GOVERNMENT PLEADER,NOTICE SERVED,MR RC JANI,MR AMAR D MITHANI
5599	FA/582/1996	12/03/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	KANTUBEN GALABHAI,MINOR PRAVIN GALABHAI,MINOR SAHDEV GALABHAI,MAKRANI ABUBAKER HUSENBHAI,MASAIBHAI RAYABHAI KHUNT,KALUBHAI HAMIRBHAI,IGP OF GUJARAT STATE,NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,MR RC JANI
5600	FA/583/1996	12/03/2012	NATIONAL INSURANCE CO.LTDL.,	MR SUNIL B PARIKH	LAGHUBHA GAMBHIRSINH ZALA,MAKRANI ABUBAKER HUSENBHAI,MASARIBHAI RAYABHAI KHUNT,KALUBHAI HAMIRBHAI,IGP GUJARAT STATE,NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR RC JANI,MR AMAR D MITHANI
5601	FA/587/1996	30/03/2017	PANDYA CHANDULAL NAGARDAS,PANDYA NATWARLAL NAGARDAS,THAKAR NARANLAL GALISHANKAR,MEHTA CHHOTALAL HARISHANKAR	,MR RA SEJPAL	VASUDEV MOHANLAL PANDYA,CHARITY COMMISSIONER, GUJARAT STATE	

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5602	FA/590/1996	14/06/2010	SUDHABEN WD/O NAVNEETRAI B MEHTA,KIRITKUMAR NAVNEETRAI MEHTA,MEENA NAVNEETLAL MEHTA DECD.THRO'HEIRS APP.NO.1 & 2	NOTICE SERVED	PRABHATSINH SARDARSINH CHAUHAN,SOMABHAI NATHABHAI PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR
5603	FA/591/1996	26/04/2017	VALLABHBHAI K GOYANI,	MR BM MANGUKIYA	LEGAL HEIRS OF DECD.KANTILAL KZALA,	
5604	FA/594/1996	25/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	KUMUDCHANDRA KANTILAL ADHIKARI,MADHUBEN KUMUDCHANDRA ADHIKARI,HEMRAJ SOHANLAL SHARMA,KADER MOHIDEEN PATEL,WAGESHWAR NATH KOCHHAR,NATYA NIRMAN,ORIENTAL INSURNACE CO.LTD.	,SERVED BY RPAD (N),NOTICE UNSERVED,MR NK MAJMUDAR,MR RR MARSHALL,MR KK NAIR,MR ANAL S SHAH
5605	FA/595/1996	25/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	NIMISHA D/O PRATAP VED,HEMRAJ SOHANLAL SHARMA,KADER MOHIDEEN PATEL,WAGESHWAR NATH KOCHHAR,NATYA NIRMAN,ORIENTAL INSURANCE CO.LTD.	,NOTICE UNSERVED,MS DEVYANI N DAVE,MR KK NAIR,MR BJ TRIVEDI,(MR JT TRIVEDI),MR ANAL S SHAH
5606	FA/598/1996	31/01/2012	BABABHA RANABHA MANEK,	(MR BD KARIA)	MANOJKUMAR TANSUKHLAL KUNDAL,VINODCHANDRA TULSIDAS SAMANI,NEW INDIA ASSURANCE CO.LTD.	(MR AM MEHTA),MR SANDIP C SHAH
5607	FA/599/1996	03/03/2010	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	SUKIA WD/O DHANARAM,GURCHARANSINGH GURBACHANSINGH,MATRUSMRITI TRADERS LTD.	NOTICE SERVED,MR HEMANT S SHAH
5608	FA/607/1996	26/08/2011	DEPUTY ENGINEERA(O & M), GEB,	MR RC JANI	JAGDISHKUMAR K RANA,	MR MJ PARIKH
5609	FA/608/1996	19/12/2011	ORIENTAL INSURANCE CO LTD,	MR ARUN H MEHTA	MANIBEN WD/O BHIMJIBHAI HIRAJI,PRABHUJI B UMAT,CHAMANLAL B UMAT,ASHOKKUMAR B UMAT,BABULAL M SUTHAR,DEVJIBHAI P SUTHAR	
5610	FA/609/1996	29/03/2016	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	LAGDHIRBHAI AMRABHAI,BABULAL M SUTHAR,DEVJIBHAI P SUTHAR,HEIRS OF DECD.BABULAL NEMCHAND,VINODBHAI BABULAL,ASHOKKUMAR BABULAL,NEW INDIA ASSURANCE CO LTD	,(MR JD AJMERA),MR YN RAVANI
5611	FA/610/1996	10/11/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MEERABEN K SINDHI,MINOR SULOCHANDRABEN K SINDHI,MINOR KHEMCHAND K SINDHI,MINOR NIRMALABEN K SINDHI,MINOR SOHANABEN K SINDHI,MINOR JASODABEN K SINDHI,ARJANBEN T SINDHI,KAMALSINGH C CHAUDHARY	NOTICE UNSERVED,MR JITENDRA M PATEL
5612	FA/614/1996	27/12/2011	TARABEN A PATEL,AMBALAL K PATEL	MR NILESH A PANDYA	RAJBAHADUR R YADAV,A.AHMED MUMTAJALIKHA,NEW INDIA INSURANCE CO LTD	,MR SHASHIKANT S GADE
5613	FA/622/1996	18/01/2012	NANDU DHALUMAL (CHALUMAL) SINDHI,VIMAL BAKERY	,MR JITENDRA MALKAN	RAMABHAI KOYABHAI RATHOD,ORIENTAL INSURANCE CO.	MR RC JANI,MR YOGESH S LAKHANI
5614	FA/624/1996	16/08/2011	MAIYA HAJABHAI DEBVABHAI,	(MR BP MUNSHI)	HEIRS OF MAIYA KARSHANBHAI DEVABHAI,MAIYA KHIMA KARSHAN,MAIYA KANABHAI KARSHANBHAI,MAIYA PUNABHAI DEVABHAI,MAIYA DAHYABHAI DEVABHAI	,NOTICE SERVED,MR ANSHIN H DESAI
5615	FA/628/1996	20/12/2011	BHARATBHAI S VAIDYA,	MR MEHUL SHARAD SHAH	GANDULAL ALIAS BABUBHAI R PATEL,ARNIKKKUMAR B VAKHARIYA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR AMIT C NANAVATI

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5616	FA/630/1996	24/07/2015	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NILA RAMESH KADAKIA,MASTER RAHUL RAMESH KADAKIA,TEJAL RAMESH KADAKIA,GYANCHAND J AGRAWAL,KISHANLAL MOHANLAL,MOHAN TRAVELS,,GYASISINGH HIMSINGH RAJPUT ALIAS RAJUBHAI,RAMESHCHANDRA K SHARMA	SERVED BY PUBLICATION IN NEWS,MR DR BHATT, (MR BN KESHWANI),MR NILESH A PANDYA
5617	FA/631/1996	24/07/2015	NATIONAL INSURANCE CO.LTD.HAVING ITS REGISTERED OFFICE AT:,	MR SUNIL B PARIKH	SMT.PRAFULLA CHANDRAKANT PARIKH,SHRI KISHANLAL MOHANLAL,SHRI GHAISINGH HIMSINGH,C/O.SHRI MOHAN TRAVELS,,SHRI GYANCHANDRA JEEVAN LAL AGRAWAL,OWNER AND/OR PARTNER O,SHRI RAMESHCHANDRA KAKARAM SHARMA,AKABAR HUSSEIN SIDDIQ,DRIVER OF TRUCK NO.MRT.9868.	SERVED BY PUBLICATION IN NEWS
5618	FA/632/1996	24/07/2015	NATIONAL INSURANCE CO.LTD., HAVING ITS REGISTERED OFFICE,	MR SUNIL B PARIKH	DEEPIKARANI SURESHKUMAR SHAH,,SHRI KRISHANLAL MOHANLAL,,SHRI GHAISINGH HIMSINGH,C/O. SHRI MOHAN TRAVELS,,SHRI GYANCHANDRA JEEVANLAL AGRAWAL,OWNER AND/OR PARTNER O,SHRI RAMESHCHANDRA KAKARAM SHARMA,AKABAR HUSSEIN SIDDIQ,DRIVER OF TRUCK NO.MRT-9868.	SERVED BY PUBLICATION IN NEWS
5619	FA/633/1996	24/07/2015	NATIONAL INSURANCE CO.LTD.,HAVING ITS REGISTERED OFFICE AT:,	MR SUNIL B PARIKH	UDAYRAM KALURAM BLAI,GYANCHANDRA JEEVANLAL AGRAWAL,RESIDENT OF MOHAN TRAVELS,AT &,RAMESHCHANDRA.K.SHARMA	SERVED BY PUBLICATION IN NEWS
5620	FA/634/1996	27/07/2010	ABDULKADAR RASULBHAI VEPARI,	MR MC BHATT	GUJARAT ELECTRICITY BOARD THROUGH CHIEF ENGINEER,GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	,NOTICE SERVED,MR RC JANI
5621	FA/635/1996	02/03/2012	UNITED INDIA INSUNRACE CO.LTD.,	MR VIBHUTI NANAVATI	BELIM ISMAILBHAI UMARBHAI,SINCE DECD.THRU HIS HEIR & L.RS.,BELIM FARIDBHAI ISMAILBHAI AGED 40 YRS.,MRS.BELIM HALIMABIBI ISMAILBHAI AGED ABOUT 35 YRS.,BELIM HAMIDABIBI ISMAILBHAI AGED ABOUT 30 YRS.,BELIM RAZIABIBI ISMAILBHAI,MUKHTIYAR SIKANDARBHAI KURESHI,NISHAR AHEMAD ABDULLATIF MEMONTHRO'HEIR RABIYABEN NAAL MEMON	,NOTICE SERVED,MR HM PARIKH,MR MTM HAKIM
5622	FA/638/1996	25/01/2012	RJ SAVANI & COMPANY,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	KAMLABEN JESHTARAM SUTHAR,KESARBEN NARANJI SUTHAR,GIRDHARILAL TEJARAM BAAMBHI,NATIONAL INSURANCE COMPANY LIMITED	NOTICE SERVED,UNSERVED EXPIRED (N),MR MEHUL S SHAH,(MR SURESHM SHAH),MS MEGHA JANI
5623	FA/639/1996	25/01/2012	R J SAVANI AND CO,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	LILADHAR MANJIBHAI PARMAR,GIRDHARILAL TEJARAM BHAMBHI,KAMAL GOPALDAS CHAUDHARY,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MS MEGHA JANI
5624	FA/640/1996	17/12/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAZAKBHAI MUSABHAI SHAIKH,	MR HD VASAVADA
5625	FA/642/1996	08/12/2011	ORIENTAL INSURANCE CO.LTD.,BHIKALAL RATANSI & CO,GANESHBHAI JAGSHAHJI THAKOR	MR KK NAIR	KANJIBHAI KALABHAI NAIK,BHARAT KANJIBHAI,MEENABEN KANJIBHAI	NOTICE SERVED,MR YOGESH S LAKHANI
5626	FA/643/1996	15/02/2012	KISHORKUMAR DHARAMSIBHAI DOSHI,	MR JITENDRA M PATEL	BAHARKHU BANKI,ROAD TANKER,RAMAN NARAYAN SINGH PARTNER,ORIENTAL INSURANCE CO.LTD.	,MR DAKSHESH MEHTA

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5627	FA/685/1996	06/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SURESHBHAI MANEKLAL MEHTA,UMABEN SHANTILAL SHAH,SHANTILAL TRIKAMLAL SHAH,NEW INDIA INSUNRACE CO.LTD.,JASHNANDA SHANTILAL SHAH,BIMAL SURESHBHAI MEHTA	NOTICE SERVED,MR BH BHAGAT,(MR HM BHAGAT),(MR PV NANAVATI),MR VIBHUTI NANAVATI,(MS SUBHADRA G PATEL),MR TEJAS P SATTA
5628	FA/686/1996	24/07/2015	NILA RAMESH KADAKIA,RAHUL RAMESH KADAKIA,TEJAL RAMESH KADAKIA	,MR NILESH A PANDYA	GYANCHAND JEEVANLAL AGRAWAL OWNER/PARTNER OF MAHALAXMI YATRA,KISHANLAL MOHANLAL ATTRN. & AGENET OF APPLICANT NO.1,SHRE MOHAN TRAVELS PRO. KISHANLAL MOHANLAL,GYASISING HIMSINGH RAJPUT @ RAJUBHAI,RAMESHCHANDRA KAKARAM SHARMA,AKBAR HUSSEN SIDDIQ DELETED VIDE ECH.65,NATIONAL INSURANCE CO.LTD.,NATIONAL INSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR DR BHATT,MR SUNIL B PARIKH,MR NAGESH C SOOD
5629	FA/694/1996	26/06/2018	MUSTUFABHAI VALIBHAI KHANUSIA,	MR JV JAPEE	NAVNITLAL LAXMANBHAI BAROT,RAJENDRAKUMAR CHANDULAL PATEL,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,(MR MD RANA),HCLS COMMITTEE,MR M D RAHEVAR
5630	FA/695/1996	30/08/2016	UNITED INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	SWARANLATA WD/O LATE MR. JAGDISH PRAKASH GANDHI,VIBHAS S/O JAGDISH PRAKASH GANDHI,SHWETA D/O JAGDISH PRAKASH GANDHI,DEEPSINGH MACWAMA,HITESHBHAI AMBALAL PATEL,ORIENTAL INSURANCE CO.LTD.,ISMAILBHAI MOHMEDBHAI KHILJI,RANJISINH MOHANSINH	,MRS KETTY A MEHTA,MR ANAL S SHAH
5631	FA/696/1996	30/08/2016	ISMAIL MOHMEDBHAI KHILJI,UNITED INDIA INSURANCE CO.LTD.	,MR RAJNI H MEHTA	RAHIMABEN WD/O YAKUB PATEL,SARFRAZ YAKUB PATEL,FARUK YAKUB PATEL,ASIF YAKUB PATEL,SAMIM YAKUB PATEL,AYESHA MUSA PATEL,HITESHKUMAR AMBALAL PATEL,DEEPSINH MOHANSINH MACWANA,ORIENTAL INSURANCE CO.LTD.,RANJITSINH MOHANSINH	NOTICE SERVED,NOTICE UNSERVED,MR ANAL S SHAH
5632	FA/697/1996	17/07/2015	HARISHBHAI G PATEL,	THAKKAR AND PAHWA ADVOCATES	VITHALDAS M BAWAJI,GHANSHYAM VINODRAY UPADHYAYA,NEW INDIA ASS. CO. LTD.,KHETI VIKAS KENDRA,NEW INDIA ASS. CO. LTD.	NOTICE SERVED,DELETED,MR AJAY R MEHTA
5633	FA/698/1996	17/07/2015	HARISHBHAI G PATEL,	THAKKAR AND PAHWA ADVOCATES	VITHALDAS M BAWAJI,GHANSHYAM VINODRAY UPADHYAY,NEW INDIA ASS. CO. LTD.,KHETI VIKAS KENDRRA,NEW INDIA ASS. CO. LTD.	NOTICE SERVED,DELETED,MR AJAY R MEHTA
5634	FA/699/1996	13/03/2009	GSRTC,	MR YOGESH S LAKHANI	LEGAL HERIS & REP.OF DECD. MOMON ABU BAKAR HAJI KASAMBHAI,HAJRABHAI ABUBAKAR HAJI KASAMBHAI,MOHD.FARUQUE HAJI KASAMBHAI,MOHD.MUKHTAR HAJI KASAMBHAI,ISMAILBHAI SATTARBHAI,SULEMANBHAI SATTARBHAI,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED
5635	FA/700/1996	13/03/2009	GSRTC,	MR YOGESH S LAKHANI	MAHESHBHAI I SHUKLA,ISMAILBHAI SATTARBHAI,SULEMANBHAI SATTARBHAI,NEW INDIA INSURANCE CO.LTD	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
5636	FA/701/1996	13/03/2009	GSRTC,	MR YOGESH S LAKHANI	LEGAL HEIRS OF DECD.BHAGWANDAS,RAMUBEN BHAGWANDAS,GITABEN BHAGWANDAS,JANAKBHAI BHAGWANDAS,JAYABEN BHAGWANDAS,ISMAILBHAI SATTARBHAI,SULEMANBHAI SATTARBHAI,NEW INDIA ASSURANCE CO LTD	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5637	FA/729/1996	23/02/2016	NAILKUMAR N KAYASTHA,MINOR SHWETA N KAYASTHA,MINOR TRUPTI N KAYASTHA,NARESHCHANDRA R KAYASTHA,NAVINCHANDRA R KAYASTHA,RAMANLAL B KAYASTHA	NOTICE UNSERVED	BHATHIBHAI K CHAUDHARI,NATIONAL INSURANCE CO LTD,JAYSHIVA TRAVELS,SHIVRAMBHAI L PATEL,RAMILABEN A PATEL,DASHRATHLAL M PATEL,GOVINDLAL D PATEL,SARASWATIBEN G PATEL,NEW INDIA ASSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR VASANTS SHAH,MS LILU K BHAYA
5638	FA/730/1996	23/02/2016	NAVINCHANDRA R KAYASHTA,	NOTICE UNSERVED	BHATHIBHAI K CHAUDHARI,NATIONAL INSURANCE CO LTD,JAYSHIVA TRAVELS,SHIVRAMBHAI L PATEL,RAMILABEN A PATEL,DASHRATHLAL M PATEL,GOVINDLAL D PATEL,SARASWATIBEN G PATEL,NEW INDIA ASSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR VASANTS SHAH,MS LILU K BHAYA
5639	FA/731/1996	23/02/2016	NAVINCHANDRA R KAYASTHA,	NOTICE UNSERVED	BHATHIBHAI K CHAUDHARI,NATIONAL INSURANCE CO LTD,JAYSHIVA TRAVELS,SHIVRAMBHAI L PATEL,RAMILABEN A PATEL,DASHRATHLAL M PATEL,GOVINDLAL D PATEL,SARASWATIBEN G PATEL,NEW INDIA ASSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR VASANTS SHAH,MS LILU K BHAYA
5640	FA/732/1996	23/02/2016	ANITA W/O YOGESHKUMAR R KAYASTHA,YOGESHKUMAR R KAYASTHA	NOTICE UNSERVED	BHATHIBHAI K CHAUDHARI,NATIONAL INSURANCE CO LTD,JAYSHIVA TRAVELS,SHIVRAMBHAI L PATEL,RAMILABEN A PATEL,DASHRATHLAL M PATEL,GOVINDLAL D PATEL,SARASWATIBEN G PATEL,NEW INDIA ASSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR VASANTS SHAH,MS LILU K BHAYA
5641	FA/733/1996	06/12/2019	SAROJBEN D/O SHANKERLAL BHAGWANDAS,		JAYANTILAL R VANKAR,GSRTC	
5642	FA/736/1996	25/01/2012	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	RAMANLAL MOHANLAL VALA,GIRISH P PANDYA,SUPERINTENDENT,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR MTM HAKIM
5643	FA/739/1996	11/04/2012	HEIRS OF DECD.KANTILAL B PANCHOLI,NIRMALABEN K PANCHOLI,PRAVIN K PANCHOLI,PRAKASH K PANCHOLI	,(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR PRASHANT G DESAI
5644	FA/740/1996	06/07/2018	GEB THROUGH SECRETARY,DEPUTY ENGINEER,EXECUTIVE ENGINEER	,MR PK PANCHOLI	NILESHKUMAR HARIPRASAD OWNER OF JANTA ICE FACTORY,	MR YN RAVANI
5645	FA/741/1996	03/04/2008	VIRJI KARSAN VASAVA,	MR DN PANDYA	SAVIA DEVIA CHAUDHARI,GOMTIBEN BHIMJIBHAI	,MR R E VARIAVA
5646	FA/742/1996	23/02/2017	RAJARAM R SHASTRI,	MR VIPUL S MODI	AHMEDABAD MUNICIPAL CORPO.,	
5647	FA/743/1996	23/02/2017	RAJARAM R SHASTRI,	NOTICE UNSERVED	AHMEDABAD MUNICIPAL CORP.,	
5648	FA/746/1996	15/02/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	GHANSYAMSINH N SARVIYA,IQBALBHAI A SANGHI,ANWARBHAI A MALEK,RAMNIKLAL M KAKKAD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR RC KAKKAD,(MR PV NANAVATI),MR VIBHUTI NANAVATI
5649	FA/747/1996	06/10/2009	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JITENDRA H SHAH,PARESHKUMAR N SHAH,MAHESHKUMAR N SHAH,DIVISIONAL ENGINEER,TELEGRAPHS	NOTICE SERVED,MRS KETTY A MEHTA
5650	FA/749/1996	20/12/2017	BAHADURBHAI B DESAI,	MR DD VYAS	LAND ACQUISTION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	,MR DEVANG NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5651	FA/751/1996	20/12/2017	HARISHCHANDRA B DESAI,	MR DD VYAS	LAND ACQUISITION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENT	NOTICE UNSERVED,MR DEVANG NANAVATI
5652	FA/753/1996	20/12/2017	KALABEN WD/O PRANUBHAI L DESAI,DOLATBHAI P DESAI,RAMESHCHANDRA P DESAI	MR DD VYAS,	LAND ACQUISTION OFFICER,GUJARAT INDUSTRIAL DEVELOMENT CORPPORATION	NOTICE SERVED,MR DEVANG NANAVATI
5653	FA/785/1996	12/03/2012	ORIENTAL INSURANCE COLTD,	MR KK NAIR	PUNJABHAI C SOLANKI,JIKUBEN P SOLANKI,LALITKUMAR D BARCHA	NOTICE UNSERVED,MR BHARAT JANI
5654	FA/786/1996	12/09/2019	KULSUMBIBI I CHAUHAN,IBRAHIM I CHAUHAN,MUSTAK IMAMUDDIN CHAUHAN,RUSTOMBHAI I CHAUHAN,NOORMOHMED I CHAUHAN,MEHRUDDIN I CHAUHAN	NOTICE SERVED,UNSERVED EXPIRED (N)	AKBARBHAI F CHAUHAN,	NOTICE UNSERVED
5655	FA/788/1996	26/12/2011	ASHOK ANANDA SAPKAL,NEW INDIA ASSURANCE CO. LTD.	MR SANDIP C SHAH	KUIBEN KKHETQAJI MENA,MINOR MOVAN KHETAJI MENA THRO'GUARDIAN KUIBBEN K MENA,KANKUBEN SOMAJI MENA,NARAYAN TRANSPORT CO. PARTNER; DHULAJI MANAJI,UNITED INDIA INSURANCE CO.	SERVED BY RPAD (N),NOTICE UNSERVED,MR RAJNI H MEHTA,MR MTM HAKIM
5656	FA/824/1996	27/08/2009	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	DHIRUBHAI VASHRAMBHAI,SHANTUBEN DHIRUBHAI,VINUBHAI DHIRUBHAI,HANSABEN DHIRUBHAI,RAMABEN DHIRUBHAI,BHAVNABEN DHIRUBHAI,NAYANABEN DHIRUBHAI,MUKESH DHIRUBHAI,KOLI JINABHAI PRAGJIBHAI,GANESHBHAI JHAVERBHAI	MR YOGESH S LAKHANI,MR PJ KANABAR
5657	FA/826/1996	21/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	BHIKHABHAI BODHABHAI,SONIBEN BHIKHABHAI,KAMLABEN MANGLABHAI,MAMTABEN MANGLABHAI,MAYURIKA MANGLABHAI,MER NAVGHAN VEJABHAI,RAJUBHAI RAMABHAI BAPODARA	NOTICE SERVED,MR MA KHARADI
5658	FA/827/1996	06/08/2008	PRABHUDAS MOTILAL KOTECHA,NARSIDAS RAMJI,MUKTABEN REVASHANKER,KANJI HIRJI & SONS	MR JAYANT P BHATT	CHANDRAKANT AMRITLAL DOSHI,AHIR B BHIKUBHAI	MR KM PATEL,MR HARESH N JOSHI
5659	FA/832/1996	26/12/2011	UNITED INDIA INSURANCE CO.LTD.R.O. WHITES ROAD,MADRAS,	MS MEGHA JANI	JOHRABIBI WD/O RAJAKMIYA AHMEDMIYA SHAIKH,NASIMBANU RAJAKMIYA SHAIKH,SHAHENAZBANU RAJAKMIYA SHAIKH,AKHTARBANU RAJAKMIYA SHAIKH,NAJUMABANU RAJAKMIYA SHAIKH,NAYEDABANU RAJAKMIYA SHAIKH,CHHATRASINH ABHESINH MEHRA,KALIDAS PITAMBERDAS MEHRA	NOTICE SERVED,NOTICE UNSERVED,MR MC BAROT
5660	FA/833/1996	26/07/2011	GUJARAT ELECTRICITY BOARD,	MR NK MAJMUDAR	GOVIND VIRJI THROUGH VIRJIBHAIMERUBHAI,	MS AMRITA AJMERA
5661	FA/891/1996	10/08/2011	NATVARLAL BHIMJIBHAI MISTRY,	(MR MB GANDHI)	CHANDULAL JAGJIVANDAS SHUKLA,MANJULABEN KANUBHAI THAKORE,NITIN SURESHCHANDRA PANDYA	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR UNMESH D SHUKLA
5662	FA/893/1996	21/02/2012	UNION OF INDIA,	MS PJ DAVAWALA,MR KETAN A DAVE	SARIFABAI UMAR HALEPOTRA,SUKHABAI A HALEPOTRA,RAMESHWARSINH RAMLAKHANSINH	,NOTICE SERVED
5663	FA/895/1996	21/06/2010	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MINOR RITABEN BALUBHAI PARMAR THRO'HER GUARDIAN DEVILABEN,SWAMI SURYAPRAKSHINH SHRIKRISHNAJIVANDAS,GOPALBHAI P MISTRY	UNSERVED EXPIRED (N), (MR JD AJMERA),MR HD CHUDASAMA,(MR ASHOK S PATEL)

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5664	FA/896/1996	08/02/2012	GSRTC THROUGH ASSTT. LEGAL ADVISOR,	MS KIRAN D PANDEY	PUSHPADEVI WD/O VIJAYKUMAR BABULAL GARODIA,RAJESHKUMAR VIJAYKUMAR AGRAWAL,RAKESHKUMAR VIJAYKUMAR AGRAWAL,MINABEN DINESHKUMAR GOEL	NOTICE SERVED,MR SANDIP C SHAH
5665	FA/899/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIR OF DECD. GOPA HIRA TANK,BHAGVANJI GOPABHAI	,NOTICE SERVED
5666	FA/900/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVJI GANGDAS DHADANIA,	NOTICE SERVED
5667	FA/901/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJ JAGA BALDHA,	NOTICE SERVED
5668	FA/902/1996	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAVJI RUDA RABADIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
5669	FA/903/1996	17/04/2017	SHANABHAI RATNABHAI PARMAR,	MR US BRAHMBHATT	RATNABHAI MATABHAI DAMOR,MANHARBHAI VISHRAMBHAI RATNABHAI,NATIONAL INSURANCE CO.,SONAL TRANSPORT WEIGH BRIDGE CARTING & CONTRACTOR	
5670	FA/908/1996	20/07/2017	HEIRS OF DECD. PETI.NO.1,MOHMED RAFIK AHMEDMIYA SHAIKH,JAHIRMIYA AHMEDMIYA SHAIKH,MAHEMUDMIYA AHMEDMIYA SHAIKH,MUSTAKMIYA AHMEDMIYA SHAIKH,HANIFMIYA AHMEDMIYA SHAIKH	MR MANISH M KAUSHIK	LALUBHA JORUBHAI JHALA,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	
5671	FA/921/1996	25/01/2012	MAGANBHAI VALLABHBHAI DHANANI,	MR SANDIP C SHAH	KARSANBHAI PRABHUDAS,GSRTC THROUGH GENERAL MANAGER,JASHWANTRAI TRIBHOVANDAS BABAR,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MRS VASAVDATTA BHATT,MR KETAN A DAVE,MR YOGESH S LAKHANI,MR AJAY R MEHTA
5672	FA/924/1996	09/07/2008	PATEL JETHABHAI SHAMBHUBHAI DHADUK,PATEL DHUDABHAI SHAMBHUBHAI DHADUK	,MS SEJAL K MANDAVIA	BAI DHOLIBEN SHAMBHUBHAI DHADUK THR'UGH HER HEIRS & L/R,PRESIDENT,BABULAL SHAMBHUBHAI DHADUK,MINOR BHANUBEN SHAMBHUBHAI DHADUK,RASILABEN SHAMBHUBHAI	,UNSERVED EXPIRED (N),DELETED,(MR PN BAVISHI)
5673	FA/926/1996	23/11/2010	HARISHBHAI A PATEL,	(MR NS SHETH)	HINABEN D/O RANJITBHAI N PANWALA,	RULE SERVED
5674	FA/943/1996	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR UI VYAS	NARUDDIN A VORA,RUBABBAI N VORA,CHHTRASINH J RAJ	NOTICE UNSERVED,UNSERVED EXPIRED (N)
5675	FA/945/1996	02/02/2012	KUMIDINIBEN MANIBHAI DESAI (DECEASED),MAHENDRABHAI MANIBHAI DESAI L R OF KUMIDINIBEN M DESAI,SHIRISHBHAI MANIBHAI DESAI L R OF K M DESAI,KUSUMBEN NANUBHAI DESAI L R OF K M DESAI,KOKILABEN DOLATBHAI NAIK L R OF K M DESAI	DELETED,MR DEVAN PARIKH	SHANTILAL SHANKERLAL JAIN,SAMPATRAJ CHHOGELAL SHAH,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA
5676	FA/956/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMATSINGH NATVARSINGH,BALBHADRASINGH NATVARSINGH,JANAKSINGH AMARSINGH,BHUPATSINGH AMARSINGH,JAYVANTSINGH AMARSINGH	NOTICE SERVED,UNSERVED EXPIRED (R),MR HM JADEJA
5677	FA/958/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMATSINGH NATVARSINGH,BALBHADRASINGH NATVARSINGH,JANAKSINGH AMARSINGH,BHUPATSINGH AMARSINGH,JAYVANTSINGH AMARSINGH	NOTICE SERVED,UNSERVED EXPIRED (R),MR HM JADEJA
5678	FA/959/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMATSINGH NATVARSINGH,BALBHADRASINGH NATVARSINGH,JANAKSINGH AMARSINGH,BHUPATSINGH AMARSINGH,JAYVANTSINGH AMARSINGH	NOTICE SERVED,UNSERVED EXPIRED (R),MR HM JADEJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5679	FA/968/1996	17/04/2017	UJIBEN MAGANBHAI,KOLI KALUBHAI JIVABHAI	MS SUDHA R GANGWAR	PRAVINCHANDRA V ZAVERI,INDUBHAI GIRDHARLAL ZAVERI,SUBHASHBHAI GIRDHARLAL ZAVERI,ASHWIN ISHWARLAL ZAVERI,SUDHIRBHAI SANTILAL ZAVERI,HARSHABHAI SANTILAL ZAVERI,SUNILBHAI SANTILAL ZAVERI,HARIBHAI SANTILAL ZAVERI,RASHMIKANT KHELASHANKER ZAVERI,YOGENDRA KHELSHANKER ZAVERI,TIDABHAI KARMANBHAI,BHALABHAI KARMANBHAI,NAVGANBHAI KARMABHAI,GANDUBHAI MADHUBHAI	
5680	FA/988/1996	08/11/2011	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	DAHIBEN G CHARANIYA,MOHANBHAI G CHARANIYA,MUKESHBHAI G CHARANIYA,NILAMBEN G CHARANIYA,RAKESHBHAI G CHARANIYA,CHANDUBHAI M SOLANKI,MANUBHAI S CHAUHAN	NOTICE SERVED
5681	FA/999/1996	04/08/2010	NARAN TRIKAMDAS,	THAKKAR AND PAHWA ADVOCATES	LONGOMAL RAMCHAND TALVANI,AHIR VAKLA HARDAS	NOTICE SERVED,MR RD DAVE
5682	FA/1000/1996	04/08/2010	NARAN TRIKAMDAS,	THAKKAR AND PAHWA ADVOCATES	LONGOMAL RAMCHAND TALVANI,AHIR VAKLA HARDAS	,MR RD DAVE
5683	FA/1002/1996	20/03/2012	GYANDEV GOMA BHURLE,TARABAI @ LAXMIBAI GYANDEV BHURLE	,MR SM SHUKLA	SHASHIKANT D BHAVSAR,JAYDEV BAROT,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MS MEGHA JANI
5684	FA/1003/1996	20/09/2013	DESAI CONSTRUCTION CO,	NOTICE UNSERVED	STATE OF GUJARAT THROUGH CHIFE SECRETARY,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
5685	FA/1006/1996	24/02/2012	PROJECT OFFICER,ONGC,	MS KJ BRAHMBHATT	BABUBHAI JUGULDAS(EXPIRED)THRUHEIRS & LEGAL REPRESENTATIVES:,LILABEN WD/O BABUBHAI JUGALDAS BAROT,BHARATKUMAR S/O BABUBHAI JUGALDAS BAROT,PIYUSHKUMAR S/O BABUBHAI JUGALDAS BAROT,STATE OF GUJARAT,SPL.LAQ OFFICER,ONGC	,GOVERNMENT PLEADER,DELETED,RULE SERVED,(MR RM CHHAYA)
5686	FA/1007/1996	17/01/2012	SANJAY C KELLA,	MS SD RAMI	HEMANT N PATHAK,DEWANG R SONI,UNITED INDIA ASSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR KF DALAL
5687	FA/1010/1996	02/02/2015	HEIRS OF DECD.HANSABEN K SHETH-KALPANABEN K SHETH & 3,KALPANABEN K SHETH W/O DR. SURESHKUMAR P SHAH,BINABEN K SHETH W/O RAJENDRA- KUMAR MAHENDRAKUMAR,ATUL K SHETH,KUMARPAL K SHETH,ATUL K SHETH,KUMARPAL K SHETH	,MR ANKIT SHAH	SHEKH HUSENBHAI RAHEMTULLA,YAKUBBHAI M SHEKH (DELETED),ORIENTAL INSURANCE CO LTD,CHHAGUJI N DARBAR,ATUL K SHAH,NEW INDIA ASSURANCE CO LTD,HARSHABEN @ HINABEN B SHETH,VIPUL B SHETH,DEEPAK B SHETH	,SERVED BY RPAD (N),MR AJAY R MEHTA,MR RAJNI H MEHTA,(MR SG SHAH)
5688	FA/1011/1996	06/02/2012	NEW INDIA ASSURANCE CO LTD,	(MR HM BHAGAT),MS LILU K BHAYA	HEIRS OF NANUBHAI DANSINGBHAI,TEJUBEN NANUBHAI,SHAILESHKUMAR NANUBHAI,VARSHABEN NANUBHAI,MINOR GITABEN NANUBHAI,MINOR VIKRAMSINGH NANUBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDINBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDINBHAI	,NOTICE SERVED,MR SUNIL K SHAH,MR DM DEVNANI
5689	FA/1014/1996	22/12/2011	KOKILABEN PARMAR,KOKILABEN GANPATBHAI AS GUARDIAN OF MINOR ALKA,MEENABEN D/O PUNAMBHAI VAGHABHAI,PATMAR SHIVIBEN PUNAMBHAI,PARMAR UDESING PUNAMBHAI	MR AB BHATT	RAMANBHAI K THAKER,BHAGWANBHAI M PATEL,NEW INDIA ASSURANCE CO LTD,KAMLESHKUMAR K JAIN,ORIENTAL INSURANCE CO	NOTICE SERVED,RULE SERVED,RULE UNSERVED,(MR JD AJMERA),MR NV GANDHI

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5690	FA/1015/1996	14/03/2012	GUJARAT STATE ROAD TRANSPORT COEPORATION,	MR HS MUNSHAW	NIZAMUDDIN I MAKRANI-DIED THR'HIS HEIRS NASIMABIBI & 6 ORS,NASIMABIBI N MAKRANI,MINOR RAHEMABANU N MAKRANI,MINOR RAHATBANU N MAKRANI,MINOR KADIRUN-NISHA N MAKRANI,MINOR SAMSUN-NISHA N MAKRANI,MINOR HAIDERALI N MAKRANI,DHARNIBHAI C BRAHAMKHASHTRIYA	,NOTICE SERVED,MR DJ BHATT
5691	FA/1016/1996	29/09/2008	HEIRS OF PATEL BHIKHABHAI ATMARAM-PATEL JADIBEN & 3 ORS,PATEL JADIBEN @ DHULIBEN WD/O BHIKHABHAI ATMARAM,PATEL GHANSHYAMBHAI BHIKHABHAI,PATEL KANUBHAI BHIKHABHAI,PATEL JITENDRAKUMAR BHIKHABHAI	MR NK MAJMUDAR	STATE OF GUJARAT,SPL.LAQ OFFICER,ONGC	GOVERNMENT PLEADER
5692	FA/1051/1996	29/09/2008	SHANKERJI A THAKOR,MANGAJI A THAKOR,PRAHLADJI A THAKOR,PRATAPJI A THAKOR	,MR NK MAJMUDAR	STATE OF GUJARAT,SPL.LAQ OFFICER,ONGC	GOVERNMENT PLEADER
5693	FA/1052/1996	29/09/2008	BAI SURAJ WD/O ABHUJI MALAJI THRO'HER VAHIVATKARTA HER SON,	MR NK MAJMUDAR	STATE OF GUJARAT,SPL.LAQ OFFICER,ONGC	GOVERNMENT PLEADER
5694	FA/1055/1996	29/12/2011	GUNVANTLAL RAMANLAL,	NOTICE SERVED,MR AC GANDHI	CENTRAL BANK OF INDIA,	MS DEVYANI N DAVE,(MR HIMANSHU TRIVEDI),(MR JT TRIVEDI),MR MRUGESH JANI
5695	FA/1056/1996	02/02/2017	UNION OF INDIA,	MR KETAN A DAVE,MR JS YADAV	HARISH TRANSPORT CO.,NARAN MULJI MADHANI,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5696	FA/1062/1996	10/10/2013	BABUBHAI IDANJI RAJPUT,	THAKKAR AND PAHWA ADVOCATES	AHMEDABAD MUNICIPAL CORP.,	MR PRASHANT G DESAI
5697	FA/1088/1996	16/01/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	MER VIJAY NARA ODEDRA,VENKATACHAMAM S AYER,SUBRAMANIA VENKATACHALAM,MER DHULA RANA,GOVERNMENT OF INDIA	NOTICE SERVED,MR KETAN A DAVE,MS SEJAL K MANDAVIA
5698	FA/1090/1996	14/02/2012	BHUPENDRASINH @ BHUPATSINH NATHUBHA GOHIL,	(MR PV HATHI)	BABUBHAI R RATHOD,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
5699	FA/1091/1996	28/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJ RUDABHAI,	MR GT DAYANI
5700	FA/1096/1996	29/12/2011	VIKKY JAYANTILAL PARIKH,	MR SANDIP C SHAH	KIRTIBEN DHIRAJLAL PATEL,ORIENTAL INSURANCE CO. LTD.	SERVED BY AFFIX(N),MR RAJNI H MEHTA
5701	FA/1097/1996	07/12/2011	MATHURBHAI C PATEL,	NOTICE NOT RECD BACK, (MR SG SHAH)	JOITARAM R PATEL,SURENDRABHAI S PATEL,NEW INDIA ASSURANCE CO LTD	,SERVED BY AFFIX. (R),MR SANDIP C SHAH
5702	FA/1098/1996	08/01/2014	REGIONAL DIRECTOR,ESIC,	MR HEMANT S SHAH	ANUP ENGINEERING LTD,	NANAVATI ASSOCIATES
5703	FA/1100/1996	24/01/2014	EMPLOYEES STATE INSURANCE CORP,	MR HEMANT S SHAH	M J TEXTILE-PROPRIETOR-MALAR J.SHAH,COLLECTOR,AHMEDABAD,RECOVERY MAMLATDAR	GOVERNMENT PLEADER,MR PRABHAKAR UPADYAY
5704	FA/1101/1996	25/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	HEMLATABEN S BHATT,VIVAK S BHATT,MINOR,HIREN S BHATT,MINOR,RAMESHCHANDRA S BHATT,PREMILABEN R BHATT,MOHANLAL T SINDHI	NOTICE SERVED,DELETED,MS MEGHA JANI
5705	FA/1102/1996	25/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	ARUNKUMAR C THAKER,	MR AJAY R MEHTA
5706	FA/1191/1996	16/08/2011	GUJARAT STATE FINANCIAL CORP.,	MR RD DAVE	GOVINDJI J SONERI,	MR YOGESH S LAKHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5707	FA/1196/1996	22/02/2018	LALJIBHAI NARANBHAI POTALIA,	MR K I KAZI	MALJIBHAI JESABHAI HARIJAN,GAFURBHAI JUMABHAI,VALIBHAI PIRBHAI,ORIENTAL INSURANCE CO.LTD.,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR YOGI K GADHIA,MS. NIYATI K JUTHANI
5708	FA/1218/1996	02/02/2015	TRANSPOSED AS RESP NO.9,ORIENTAL INSURANCE CO LTD,CHHAGUJI NAVUJI DARBAR	APPEARANCE DELETED,MR RAJNI H MEHTA	HEIRS OF DECD.HANSABEN K SHETH-KALPANABEN K SHETH & 2 ORS,KALPANABEN K SHETH W/O DR. SURESHKUMAR P SHAH,BINABEN K SHETH W/O RAJENDRA- KUMAR MAHENDRAKUMAR,ATUL K SHETH,KUMARPAL K SHETH,HARSHABEN @ HINABEN B SHETH,VIPUL B SHETH,DEEPAK B SHETH,ATUL K SHETH,NEW INDIA ASSURANCE CO LTD,SHEIKH HUSENBHAI RAHEMTULLA	,(MR SG SHAH),MR ANKIT SHAH
5709	FA/1219/1996	02/02/2015	TRANSPOSED AS RESP NO.9,ORIENTAL INSURANCE CO LTD,CHHAGUJI NAVUJI DARBAR	APPEARANCE DELETED,MR RAJNI H MEHTA	HEIRS OF DECD.HANSABEN K SHETH-KALPANABEN K SHETH & 2 ORS,KALPANABEN K SHETH W/O DR. SURESHKUMAR P SHAH,BINABEN K SHETH W/O RAJENDRA- KUMAR MAHENDRAKUMAR,ATUL K SHETH,KUMARPAL K SHETH,HARSHABEN @ HINABEN B SHETH,VIPUL B SHETH,DEEPAK B SHETH,ATUL K SHETH,NEW INDIA ASSURANCE CO LTD,SHEIKH HUSENBHAI RAHEMTULLA	,(MR SG SHAH),MR ANKIT SHAH
5710	FA/1220/1996	02/02/2015	TRANSPOSED AS RESP NO.4,ORIENTAL INSURANCE CO LTD,CHHAGUJI NAVUJI DARBAR	APPEARANCE DELETED,MR RAJNI H MEHTA	MAHENDRAKUMAR C DOSHI,ATUL K SHETH,NEW INDIA ASSURANCE CO LTD,SHEIKH HUSENBHAI RAHEMTULLA	,MR ANKIT SHAH
5711	FA/1221/1996	02/02/2015	TRANSPOSED AS RESP NO.4,ORIENTAL INSURANCE CO LTD,CHHAGUJI NAVUJI DARBAR	APPEARANCE DELETED,MR RAJNI H MEHTA	HARSHABEN @ HINABEN B SHETH,ATUL K SHETH,NEW INDIA ASSURANCE CO LTD,SHEIKH HUSENBHAI RAHEMTULLA	,MR ANKIT SHAH
5712	FA/1222/1996	02/02/2015	TRANSPOSED AS RESP NO.4,ORIENTAL INSURANCE CO LTD,CHHAGUJI NAVUJI DARBAR	APPEARANCE DELETED,MR RAJNI H MEHTA	BHANUBEN M DOSHI,ATUL K SHETH,NEW INDIA ASSURANCE CO LTD,SHETH HUSENBHAI RANIMTULLA	,(MR SG SHAH)
5713	FA/1224/1996	19/01/2012	DAMODAR M LEHANA DIED THRO'HISHEIRS JYOTSNABEN D KANANI&4ORS,JYOTSNABEN D KANANI,MUKESHKUMAR D KANANI,DINESHKUMAR D KANANI,NILESHKUMAR D KANANI,MINOR AMIRKUMAR D KANANI	THAKKAR AND PAHWA ADVOCATES	KANA ALA AHER,	MS MEGHA JANI
5714	FA/1225/1996	22/06/2017	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	DINESH & RAMESH ENGINEERS,	
5715	FA/1226/1996	27/07/2018	GUJARAT SMALL INDUSTRIES CROP.LTD,	MS KHYATI P HATHI	UNION OF INDIA,	MR JJ YAJNIK
5716	FA/1278/1996	16/08/2011	MORARDAN VISHABHAI GADHVI,	(MR SD PATEL)	STATE OF GUJARAT,SECRETARY,COLLECTOR	GOVERNMENT PLEADER
5717	FA/1298/1996	30/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR HM BHAGAT)	MARIABAI MAJID,RAMZAN MAJID MINOR THR' HIS GUARDIAN MARIABAI MAJID,SHIVJI P HIRANI,NOORMAMAD RAMZAN JATT	,MR KIRTIDEV R DAVE
5718	FA/1301/1996	17/04/2017	JYOTINDRA MOHANLAL MODY,	MR KK TRIVEDI	GOVANBHAI KANJIBHAI,CHHANABHAI GOVANBHAI,BALWANTBHAI GOVANBHAI	MR AMAR N BHATT
5719	FA/1306/1996	16/08/2017	AHMEDABAD DISTRICT PANCHAYAT,	MR HS MUNSHAW	PARSHOTTAMBHAI SOMABHAI,2ND ADDLITIONAL SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
5720	FA/1308/1996	02/05/2017	M R RAJPUT,	NOTICE SERVED	STATE OF GUJARAT,SECRETARY,COLLECTOR	NOTICE NOT RECD BACK,NOTICE SERVED
5721	FA/1313/1996	15/07/2011	REGIONAL DIRECTOR,ESI CORPN.,	MR HEMANT S SHAH	PURANSINH SARDARSINH,	MR RV DESAI
5722	FA/1354/1996	30/03/2017	AGRICULTURE PRODUCE MARKET COMMITTEE,	MR TUSHAR MEHTA	SARANGPUR KERIPITHA MAHAJAN,A'BAD MUNICIPAL CORPORATION	
5723	FA/1355/1996	17/04/2017	MANEKLAL C BHATT,	NOTICE UNSERVED	MUNICIPAL CORP.OF AHMEDABAD,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5724	FA/1356/1996	27/01/2011	BHOJRAJ BHAYA AYER TRANSPOSTED AS RES.NO.5,NARANPURI HARIPURI GUMSAI,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA	KASTURBEN N CHOTANI,RAJESHKUMAR N CHOTANI,TARUNKUMAR N CHOTANI,ORIENTAL INSURANCE CO LTD,BHOJRAJ BHAYA AYER AS PER COURTS ORDER DT.30.03.1999	NOTICE SERVED
5725	FA/1357/1996	27/01/2011	BHOJRAJ B AYER,NARANPURI HARIPURI GUMSAI,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA	VIMLABEN S CHOTANI,KAMLESH S CHOTANI,KIRIT S CHOTANI,LITA S CHOTANI,NAYJA S CHOTANI,ORIENTAL INSURANCE CO LTD,BHOJRAJ BHAYA AYER	,NOTICE SERVED
5726	FA/1358/1996	27/01/2011	BHOJRAJ B AYER,NARANPURI HARIPURI GUMSAI,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA	MADHUSUDHAN J MEWAVALA,HARSHA M MEWAVALA,CHETAN M MEWAVALA,ORIENTAL INSURANCE CO LTD,BHOJRAJ BHAYA AYER	NOTICE SERVED
5727	FA/1359/1996	27/01/2011	BHOJRAJ B AYER,NARANPURI HARIPURI GUMSAI,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA	RASILABEN M SOLANKI,SHILPA M SOLANKI,SHODAP M SOLANKI,MITESH M SOLANKI,MODHIBEN U SOLANKI,ORIETNAL INSURANCE CO LTD,BHOJRAJ BHAYA AYER	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
5728	FA/1360/1996	20/12/2011	KANKUBAI VELJIBHAI,NARANBHAI BHACHABHAI,RUPABAI NARANBHAI,RAMJI NARANBHAI,LAKHIBEN NARANBHAI,SATIBEN NARANBHAI,RAMESH N AYAR,MEMABHAI VELJIBHAI,HARSIK VELJIBHAI	,MR MEHUL S SHAH,(MR SURESHM SHAH)	YUNUSBHAI PATEL,UNITED INDIA INSURANCE CO LTD,SAJAN BHURA RABARI,NEW INDIA ASSURANCE CO LTD	RULE SERVED
5729	FA/1361/1996	22/09/2010	CHARMI S RAVAL,	MS KUSUM V VAGHELA	CHIMANLAL B PATEL,GSRTC	
5730	FA/1363/1996	08/04/2009	AHMEDABAD MUNICIPAL CORP.,	(MR SK JHAVERI)	CADMACH MACHINERY PVT LTD,	MS PJ DAVAWALA
5731	FA/1365/1996	02/05/2017	HIRALAL S SHAH,MADHUKANTABEN H SHAH,BHAVNABEN H SHAH,PARULBEN S SHAH,NISARGA SHAILESHKUMAR SHAH	,UNSERVED EXPIRED (N)	LADHARAM N CHAUDHARI,LALJI DHARMAJI CHAUDHARI,UNITED INDIA INSURANCE CO LTD	
5732	FA/1366/1996	06/12/2010	RABIYABEN,D/O RASULBHAI JIVABHAI,	MR HM PARIKH	IBRAHIMBHAI GANIBHAI BABUNA,	NOTICE SERVED
5733	FA/1367/1996	08/04/2009	ORIETNAL INSURANCE CO LTD,	MR RAJNI H MEHTA	GSRTC,MAHMADALI R GHOGHAI,SAJATALI R GHOGHANI	,MR HARDIK C RAWAL
5734	FA/1371/1996	15/06/2017	HEIRS OF NAGARBHAI CHHANABHAI CHANCHALBEN NAGARBHAI,	NOTICE UNSERVED	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
5735	FA/1372/1996	22/10/2008	ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	BABUJI B THAKOR,M M THAKOR,M K SINDHI,NEW INDIA ASSURANCE CO.,KARTARSINH SAVATSINH,B H SARDAR,M M GAJNANI	,NOTICE SERVED,NOTICE UNSERVED,(MR MD PANDYA),(MR SB VAKIL),HCLS COMMITTEE
5736	FA/1373/1996	17/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	VELUBAI KHODIDAS WD/O KHODA JETHA,V K SATWARA,D K SATWARA,DIVALIBEN R SATWARA WD/O RANCHHOD JETHA,V R SATWARA,K R SATWARA,R R SATWARA,P R SATWARA,M R SATWARA,N B SATWARA,P B SATWARA,G I D C	
5737	FA/1375/1996	13/12/2011	KESHURBHAI N VASAVA,	MR DJ BHATT	BABUBHAI DRIVER,ARVINDBHAI C PRAJAPATI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
5738	FA/1376/1996	08/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ANDHRA BANK,	MR PRANAV G DESAI
5739	FA/1377/1996	06/07/2009	LAKHBINDERSINGH GADDAMSINGH SHIKH,	MR DJ BHATT	HARBHAJANSINGH VARIAMSINH SHIKH,JAYDEVSINGH CHADDHA,ORIENTAL INSURANCE CO LTD,BIJALBHAI ALABHAI,ANANDIBEN LALSHANKER PUROHIT,NEW INDIA ASSURANCE CO LTD	NOTICE NOT RECD BACK,MR RAJNI H MEHTA,MR SANDIP C SHAH,MR HARIT J BHATT,MR KL PANDYA
5740	FA/1380/1996	20/08/2009	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KOLI JIVIBEN JESABHAI,KOLI AJAIBEN JESABHAI,KOLI NARANBHAI JESABHAI,KOLI MANJUBEN JESABHAI,KOLI DEVABHAI JESABHAI,KOLI DIWALIBEN JESABHAI,JIVABHAI K GANDHIA,LACHHUBEN UKABHAI	NOTICE SERVED,MS SEJAL K MANDAVIA

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5741	FA/1381/1996	20/08/2009	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	MINOR JIVIBEN DEVRAJ THRO'HER FATHER DEVRAJ LAKHA RABARI,JIVABHAI K GADHIA,JUNAGADH DISTRICT CENTRAL CO. OP.BANK LTD.	NOTICE SERVED,MR CC KAMDAR,(MR AJ SHASTRI)
5742	FA/1383/1996	03/02/2010	GAURANG BHAGWATLAL PATEL,	(MR RM VIN)	SPL.LAND ACQUISITION OFFICER,OIL & NATURAL GAS COMMISSION	NOTICE SERVED,M/S TRIVEDI & GUPTA
5743	FA/1384/1996	03/02/2010	GAURANG BHAGWATLAL PATEL,	(MR RM VIN)	SPL.LAND ACQUISITION OFFICER,OIL & NATURAL GAS COMMISSION	NOTICE SERVED,M/S TRIVEDI & GUPTA
5744	FA/1396/1996	15/06/2017	PATEL (NADODA) DAZABHAI KHODABHAI,PATEL NADODA SHANTABEN DAZABHAI,PATEL NADODA JIVIBEN WD/O PATEL BACHUBHAI DAZABHAI	,MR ANKIT SHAH	THAKOR KANUJI RATNAJI,JAHURBHAI M VORA,ORIENTAL INSURANCE CO LTD	
5745	FA/1397/1996	30/03/2012	HINDUSTAN PETROLEUM CORPN.,NEW INDIA ASSURANCE CO.LTD.	,MR RAJNI H MEHTA	DEVASHRIBEN VALJI GADHAVI,HARIDAN VALJI GADHAVI,KARSAN VALJI GADHAVI,PUNAIBEN VALJI GADHAVI,HIRANBEN VALJI GADHAVI,BHARAT VALJI GADHAVI,KETAN VALJI GADHAVI,KHIMSHRIBEN RAMJI GADHAVI DELETED CT.ORDER DTD.07-12-11.,MAMAD AGMAD SODHA C/O HINDUSTAN PETROLEUM CORP.	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
5746	FA/1398/1996	24/11/2011	SOMABHAI S PARMAR,	MR HM PARIKH	SIRAZMIYA K KAZI,JAYANTIBHAI D K DALWADI DELETED,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD	DELETED,RULE SERVED,MR RITURAJ M MEENA
5747	FA/1399/1996	06/08/2008	CANARA BANK,	(MR JT TRIVEDI)	MANIAR NAROTTAMDAS DHARAMSHI,HEMKUNVAR NAROTTAMDAS THROUGH HEIRS R.NO.3 TO 8,RATILAL NAROTTAMDAS MANIAR,CHAMPAKLAL NAROTTAMDAS MANIAR,PRAVINCHANDRA NAROTTAMDAS MANIAR,NARENDRA CHAMPAKLAL MANIAR,ASHOKKUMAR PRAVINCHANDRA MANIAR,KISHOR RATILAL MANIAR	SERVED BY RPAD (N),UNSERVED EXPIRED (N),MR YOGESH S LAKHANI
5748	FA/1401/1996	19/09/2008	KAMLABEN M RATHOD (VASAVA),	(MR VJ DESAI)	AMARSINH M CHAUHAN,ARVIND R BHATT,PIONEER INVESTMENT,NATIONAL INSURANCE CO.,	
5749	FA/1403/1996	13/10/2008	J B SHARMA,UNION OF INDIA THROUGH THE SECRETARY	MR BB NAIK,MR JS YADAV,MR DIVYESH SEJPAL	PURIBEN R KOLI DELETED,R K KOLI DELETED,HOTHI BHIMA KOLI,MINOR KANJI K KOLI	
5750	FA/1405/1996	18/01/2012	RAMABHAI KOHYAVHAI RATHOD,	MR NILESH A PANDYA	NANDU CHALUMAL SINDHI,VIMAL BAKERY,ORIENTAL INSURANCE COMPANY	MR RAJNI H MEHTA,MR KK NAIR,MR JITENDRA MALKAN
5751	FA/1409/1996	20/12/2011	ISMAILBHAI DOSTMOHMAD SHAIKH,MOHMMADYASIN ISMAILBHAI SHAIKH,MOHAMMEDRAFIQ ISAMILBHAI SHAIKH,NAFISABANU ISMAILBHAI SHAIKH,YASMINBANU ISMAILBHAI SHAIKH	MR MTM HAKIM	REVABHAI DHULABHAI VAGHARI,GSRTC,RAMSINH DHULABHAI VANZARA,MANILAL JINABHAI SWAMI,UNITED INDIA ASSURANCE CO.LTD.	NOTICE SERVED BY DS,MR RAJNI H MEHTA
5752	FA/1410/1996	20/12/2011	MOHAMMED HUSAIN REHMANBHAI SHAIKH,ANVAR HUSSAIN MOHAMMED HUSSAIN,SHABANABANU MOHAMMED HUSSAIN,RUBINABANU MOHAMMED HUSSAIN	,MR MTM HAKIM	REVABHAI DHULABHAI VAGHARI,GSRTC,RAMSINH DHULABHAI VANZARA,MANILAL JINABHAI SWAMI,UNITED INDIA ASSURANCE CO.LTD.	NOTICE SERVED BY DS,MR HS MUNSHAW,MR DARSHAN M PARIKH
5753	FA/1411/1996	02/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALJIBHAI RUDABHAI GAJERA,	MR RR TRIVEDI
5754	FA/1412/1996	04/04/2018	MADHUBEN JETHABHAI KHATIK,	(MR PM VYAS)	MUNSHI DEVJIBHAI KALAL,	RULE UNSERVED
5755	FA/1418/1996	17/04/2017	ORIENTAL INSURANCE CO.LTD.,	MR UDAY R BHATT	RAISINGBHAI BHEMABHAI KHANT,BAIL VALIBEN W/O RAISINGBHAI BHEMABHAI,DEVABHAI BHATHIBHAI KHANT,TARABEN DAHYABHAI NANDLAL PATEL	,(MR MUKESH R SHAH)
5756	FA/1423/1996	23/06/2016	GANDABHAI VIHABHAI PATEL,	MR RC JANI	DISTRICT COLLECTOR,	GOVERNMENT PLEADER

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5757	FA/1427/1996	09/03/2018	BARKAT ALI HASANBHAI PANJWANI,	MS. NIMISHA SHARMA	SECRETARY,MINISTRY PETROLEUM,GENERAL MANAGER(PERSONAL) ONGC	RULE NOT RECD BACK,MR AJAY R MEHTA
5758	FA/1429/1996	02/12/2011	CHHAGANBHAI R PATEL,	(MR BD KARIA)	DRIVER OF TRUCK NO.GTZ 4708 HASAM NOORMAMAD,LAXMAN NATHUBHAI KOLI TRANSPORTWALA,ORIENTAL INSURANCE CO LTD,DRIVER OF TRUCK NO.GTB 5187 MAHAMADKHAN SARVARKHAN,JERAMBHAI MAVJIBHAI	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MS AVANI S MEHTA,(MR MAULIK J SHELAT)
5759	FA/1431/1996	04/08/2011	MUNICIPAL CORPN. OF AHMEDABAD,	TANNA ASSOCIATES	DHARMSINH SHETHIA,	MR ANIL C THAKORE
5760	FA/1432/1996	04/08/2011	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	GUJARAT STATE HANDCRAFTS AND HANDLOOM DEVELOPMENT CORPN.LTD,	MR HS MUNSHAW
5761	FA/1434/1996	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	KHATRI LALBHAI MOHAMMADJI,BAI HAMIDA LALBHAI,SONI NOORMOHAMMAD KASAMBHAI	NOTICE SERVED,MR RAMNANDAN SINGH
5762	FA/1436/1996	18/06/2009	AHMEDABAD MUNI. CORPORATION,	TANNA ASSOCIATES	REDSON PHARMACEUTICALS,	
5763	FA/1437/1996	18/06/2009	AHMEDABAD MUNI. CORPORATION,	TANNA ASSOCIATES	CANARA BANK,	MS DEVYANI N DAVE,MR JB CHOKSHI
5764	FA/1455/1996	20/01/2012	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	RULE SERVED,MR BHARAT JANI	SUSHILNAGAR COOPERATIVE HOUSING SOCIETY LTD.,MAYURNAGAR COOPERATIVE HOUSING SOCIETY LTD.	RULE SERVED,MR IM PANDYA
5765	FA/1458/1996	11/09/2009	NEW INDIA ASSURANCE CO.LTD.,SR STORES OFFICER,NEW INDIA ASSURANCE CO.LTD.	(MR HM BHAGAT),MS LILU K BHAYA	SARASWATIDEVI WD/O RAMBADAL PANDEY,SUSHILKUMAR D/O RAMBADAL PANDEY,MANJUDEVI D/O RAMBADAL PANDEY,SANJAYKUMAR S/O RAMBADAL PANDEY,PUNAMDEVI D/O RAMBADAL PANDEY,PINTUDEVI D/O RAMBADAL PANDEY,KANUSINH LAXMANSINH SONDHA C/O SC PATEL,DIRECTOR,SC PATEL,DIRECTOR,KHODA MOTI,DRIVER C/O SR.STORE OFFICER	RULE UNSERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH)
5766	FA/1459/1996	05/03/2012	NEW INDIA ASSURANCE CO LTD,CONSTRUCTION INDIA PVT LTD SIDHARTH C PATEL,DIRECTOR	(MR HM BHAGAT),MS LILU K BHAYA	RAMIBEN,WD/O KHODABHAI MOTIBHAI PARMAR,NATWARLAL,S/O KHODABHAI MOTIBHAI PARMAR,KANUSINH LAXMANSINH SODHA	NOTICE SERVED,DELETED
5767	FA/1460/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	GOVERNMENT PLEADER	JERAMBHAI VIRAMBHAI,	
5768	FA/1461/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	ANWARALI BARKATALI,	
5769	FA/1462/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	HIMMAT ALI HASANALI,	
5770	FA/1463/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	BARKATALI HASANALI,	
5771	FA/1464/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	LAKHUBHAI JETHABHAI,	
5772	FA/1465/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	ASHOKKUMAR GHANSHYAMBHAI,	
5773	FA/1466/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	MAHASUKHKUMAR GHANSHYAMBHAI RAJGOR,	
5774	FA/1467/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	BHAVUBHAI ZAVERBHAI,	
5775	FA/1468/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	PRAKASHALI HASANALI,SHANTABEN HASANALI	

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5776	FA/1469/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	RAMABHAI ZAVERBHAI,	
5777	FA/1470/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	JEMABHAI VIRAMBHAI,	
5778	FA/1471/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	PANCHUBEN ZAVERBHAI,	
5779	FA/1472/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	ZAVERBHAI VIRAMBHAI,	
5780	FA/1473/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	MAGANBHAI MANJIBHAI,	
5781	FA/1474/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	KAMABHAI VIRAMBHAI,	
5782	FA/1475/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	ZAVERBHAI DEVJIBHAI,	
5783	FA/1476/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	SURABHAI MEGHABHAI,	
5784	FA/1477/1996	18/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUKH-BHADARIRRIGATION SCHEME	,GOVERNMENT PLEADER	LAKHABHAI MEGHABHAI,	
5785	FA/1479/1996	25/10/2013	TD VAGHELA,NV PARMAR,CR JANI,BD JHA	NOTICE SERVED,NOTICE UNSERVED,MR AM RAVAL	AHMEDABAD URBAND DEVELOPMENT AUTHORITY,BR GOEL,JUNIOR DRAUGHTSMAN,BA PRAJAPATI,JR. DRAUGHTSMAN,JJ PANCHAL,ASSTT. DRAUGHTSMAN,GITABEN SHAH,CHIEF EXECUTIVE,SECRETARY,URBAN DEVELOPMENT URBAN HOUSING,CHIEF TOWN PLANNER OF STATE	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,MR MG NAGARKAR
5786	FA/1481/1996	13/08/2013	STATE OF GUJARAT BY DIRECTOR OF PRINTING & STATIONARY,GOVERNMENT PHOTO LITHO PRESS	GOVERNMENT PLEADER	V K PATEL AND CO,	(MR HV PUJARA),MR ASHOK R SHAH
5787	FA/1484/1996	05/08/2015	A'BAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	TAKTAWALA SERVICES PVT.LIMITED,	NOTICE SERVED
5788	FA/1488/1996	18/12/2012	HEIRS OF UNPENDRAKUMAR PRATAPRAI YOGI,SMITABEN UNPENDRAKUMAR YOGI,MINOR NISHA UNPENDRAKUMAR YOGI,MINOR SANDIP UNPENDRAKUMAR YOGI	(MR JT TRIVEDI)	RABARI BHAYA RANA,RABARI NARANBHAI RANABHAI BHARAI,UNITED INDIA INSURANCE COMPANYLIMITED	SERVED BY AFFIX. (R),MS AMEE YAJNIK
5789	FA/1647/1996	23/10/2013	GUJARAT HOUSING BOARD,	RULE SERVED	GAFURBHAI USMANBHAI,SINCE DECDTHRUOU HIS HEIRS & L.RS.,JETUNBIBI GAFUR SHEIKH WD/O GAFUR SEIKH,MAHBOOB GAFUR SHEIKH S/O GAGURSHEIKH,USMAN GAFUR SHEIKH,S/O, GAFUR SHEIKH,AHMED GAFUR SHEIKH S/O GAFUR SHEIKH,SAJJADHUSEIN GAFUR SHEIKH S/O GAFUR SHEIKH,STATE OF GUJARAT	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
5790	FA/1648/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT THROUGH SECETARY REVENUE DEPT	MRS KETTY A MEHTA	LEGAL HEIRS AND REPRESENTATIVE OF LATE SUKHABHAI,DAHYABHAI SUKHABHAI,MOHANBHAI SUKHABHAI,SHANTILAL SUKHABHAI,DAHIBEN SUKHABHAI,PARVATIBEN SHIVABHAI	MR VIBHUTI NANAVATI
5791	FA/1649/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	DAHYABHAI CHHIBABHAI,NANUBHAI CHHIBABHAI,SUKHABHAI CHHIBABHAI,DHANUBEN WDO BHAGUBHAI CHHIBABHAI	MR VIBHUTI NANAVATI
5792	FA/1650/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	MAGANBHAI SOMABHAI,	MR VIBHUTI NANAVATI
5793	FA/1651/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	BHABHABHAI MANGABHAI,	MR VIBHUTI NANAVATI
5794	FA/1652/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	FAKIRBHAI RANCHHODBHAI DECEASED THROUGH HIS LEGAL HEIRS.,MANIBEN FAKIRBHAI AHIR,JAYANTILALFAKIRBHAI AHIR,BHARATBHAI FAKIRBHAI AHIR,HASUBEN SURESHBHAI,VASANTIBEN FAKIRBHAI AHIR,DAHYABHAI RANCHHODBHAI,LAXMIBEN DAHYABHAI AHIR,BABUBHAI RANCHHODBHAI	MR VIBHUTI NANAVATI

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5795	FA/1653/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	BABARBHAI PANCHIABHAI,	MR VIBHUTI NANAVATI
5796	FA/1654/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	GAMANBHAI LALUBHAI SUKARBHAI,	MR VIBHUTI NANAVATI
5797	FA/1655/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	JIVANBHAI SOMABHAI DECEASED,BHANIBEN JIVANBHAI,RATILAL JIVANBHAI,DHIRUBHAI JIVANBHAI,CHHOTUBHAI JIVANBHAI,MOHANBHAI JIVANBHAI,MANJULABEN KHANDUBHAI,RAMILABEN JIVANBHAI	MR VIBHUTI NANAVATI
5798	FA/1656/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	DAHYABHAI CHHIBABHAI,DHEDIBEN DAHYABHAI,BHIKHABHAI DAHYABHAI,GAMANBHAI DAHYABHAI,KANTILAL DAHYABHAI,DHANUBEN KHUSHAL,GAJRABEN GUNVANTBHAI,BHANUBEN BHIKHABHAI	MR VIBHUTI NANAVATI
5799	FA/1657/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	BHANABHAI MANGABHAI,JAGHUBEN BHANABHAI,BABUBHAI BHANABHAI,RAMESHBHAI BHANABHAI	MR VIBHUTI NANAVATI
5800	FA/1658/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	MAGANBHAI SOMABHAI,	
5801	FA/1659/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	SOMABHAI RADKABHAI,CHHAGANBHAI RADKABHAI SINCE DECD. THRO'HEIRS,SHANTABEN CHHAGANBHAI,PRAVINBHAI CHHAGANBHAI,CHAMPABEN CHHAGANBHAI,NANUBHAI RADAKBHAI SINCE DECD. THRO'HEIRS,TARABEN NANUBHAI,ASHABEN NANUBHAI,BHAGUBHAI RADAKBHAI PATEL,THAKOREBHAI RADAKBHAI SINCE DECD. THRO'HEIRS,VIJYABEN THAKOREBHAI,AJITBHAI THAKOREBHAI,MANISHA THAKOREBHAI,BHANABHAI RADAKBHAI,BAI SHANTI WD.O SHUKKARBHAI RADAKBHAI PATEL,RAMIBEN RAMUBHAI	,MR VIBHUTI NANAVATI
5802	FA/1660/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	MAGANBHAI SOMABHAI,BHANABHAI MANGUBHAI SINCE DECD. THRO'HEIRS,JAGUBEN BHANABHAI PATEL,BABUBHAI BHANABHAI PATEL,RAMESHBHAI BHANABHAI PATEL	MR VIBHUTI NANAVATI
5803	FA/1661/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	GANDABHAI KHALPABHAI,SHANTUBEN GANDABHAI,CHHOTUBHI GANDABHAI,MOHANBHAI GANDABHAI,RAMUBHAI GANDABHAI,KANTUBHAI GANDABHAI,MANJUBEN THAKORBHAI,REKHABEN GANDABHAI,MANIBEN WDO KIKUBHAI KHALPABHAI	MR VIBHUTI NANAVATI
5804	FA/1662/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	SOMABHAI RADAKABHAI,CHHAGANBHAI RADAKABHAI,SHANTUBEN CHHAGANBHAI,PRAVINBHAI CHHAGANBHAI,CHAMPABEN CHHAGANBHAI,NANUBHAI RADAKABHAI,TARABEN NANUBHAI,ASHABEN NANUBHAI,BHAGUBHAI RADAKABHAI,THAKORBHAI RADAKABHAI,VIJAYABEN THAKORBHAI,AJIT THAKORBHAI,MANISHA THAKORBHAI,BHANABHAI RADAKABHAI,BAI SHANTI WDO SHUKKARBHAI RADAKABHAI PATEL,RAMIBEN RAMUBHAI,JIVANBHAI SOMABHAI,RATILAL JIVANBHAI,CHHOTUBHAI JIVANBHAI,DHIRUBHAI JIVANBHAI,MOHANBHAI JIVANBHAI,BHANIBEN JIVANBHAI,MANJULABEN KHANDUBHAI,RAMIBEN JIVANBHAI	,MR VIBHUTI NANAVATI
5805	FA/1663/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	NEMABHAI MAKANBHAI,	MR VIBHUTI NANAVATI
5806	FA/1664/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	RAMANBHAI CHHANABHAI,	MR VIBHUTI NANAVATI

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5807	FA/1665/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	RAMANBHAI GANDABHAI,NANUBHAI GANDABHAI,RAMIBEN DO GANDABHAI MAKABHAI,NIRUBEN DO GANDABHAI MAKANBHAI,BALUBHAI JIVANBHAI,CHHAGANBHAI JIVANBHAI,DHIRUBHAI JIVANJI,KHANDUBHAI JIVANJI,BHIKHUBHAI DAYALBHAI,MINOR AMRUTBHAI DAYALBHAI,SOMIBEN WDO DAYALBHAI,DHANUBEN JIVANBHAI MAKANJI,GAJRABEN DO JIVANBHAI MAKANJI,RATANBEN DO JIVANJI MAKANJI,DHEDIBEN DO DAYALBHAI MAKANBHAI,REVABEN DO DAYALBHAI MAKANBHAI,KANTABEN DO DAYALBHAI MAKANJI,LALIBEN DO DAYALBHAI MAKAJI,MADHUBEN DO DAYALBHAI MAKANBHAI,MANJULABEN DO DAYALBHAI MAKANBHAI	,MR VIBHUTI NANAVATI
5808	FA/1666/1996	23/10/2013	GUJARAT HOUSING BOARD,STATE OF GUJARAT	MRS KETTY A MEHTA	DAHYABHAI SUKHABHAI,ICCHABEN SUKHABHAI,MINOR VASANBHAI THROUGH HIS GUARDIAN ICCHABEN SUKHABHAI	MR VIBHUTI NANAVATI
5809	FA/1669/1996	18/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMBHABEN TEJABHAI KOLI,SAJANBEN TEJABHAI KOLI,RAJESH TEJABHAI KOLI,BHURABHAI PUNJABHAI KOLI,KUNVERBEN BHUABHAI KOLI,SURINGBHAI GIGABHAI KHACHAR,VASTURBHAI NANBHAI	NOTICE SERVED,MR. BHARGAV N. BHATT,(MR NAGIN N GANDHI)
5810	FA/1671/1996	16/08/2011	ISHVERLAL MAGANLAL NAIK,	(MR PB MAJMUDAR)	JT.CHARITY COMMISSIONER,NAGINDAS ATMARAM,PARSHOTAM NAGINDAS KAPADIA,KANCHANLAL THAKOREDAS KAPADIA,SHANTILAL JAGUBHAI PATEL,SURESHCHANDRA OCCHAVRAM DAVE,HITENDRABHAI NATVERLAL BHATT,KUNJVIHARI BABUBHAI ADHVARU,SHAILESHBHAI ISHWARLAL ADHYARU,RAMESHCHANDRA GOPALBHAI DESAI	,NOTICE SERVED,MR RR MARSHALL
5811	FA/1675/1996	05/03/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VIRAMBHA KUMBHABHA DECD.THRO' HEIRS-CHUNIBHAI VIRAMBHA & 6,CHUNIBHAI VIRAMBHA,GALIBAI VIRAMBHA,MONGHIBEN KUMBHABHA,LAGHUBHA KUMBHABHA,LADBAI KUMBHABHA,BUDHA NAKIYABHAI,DINESH HANSRAJBHAI PANJRI	,NOTICE SERVED,MR MANOJ N POPAT,MR. JAY M THAKKAR
5812	FA/1676/1996	05/03/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NOORMAMADBHAI JUSABBHAI THRO' HEIRS,JUSABBHAI NOORMAMADBHAI,JAMILABEN JUSABBHAI,FADIDA JUSABBHAI,BROTHER HANIF JUSABBHAI,BROTHER SULEMAN JUSABBHAI,SISTER RAJIYA JUSABBHAI,BROTHER ARIF JUSAB,VAGHER BUDHA NAKIYA,DINESH HANSRAJBHAI OWNER	NOTICE NOT RECD BACK,NOTICE SERVED,MR MANOJ N POPAT,MR. JAY M THAKKAR
5813	FA/1680/1996	12/01/2011	SULOCHANABEN S. JADAV,	(MR RN SHAH)	BABUBHAI TUKARAMBHAI PATEL DELETED,KAUSHIKBHAI KARTILALBHAI PATEL,ORIENTED FIRE & GEN. INS. CO. LTD.,MOHMMADBHAI ABUBAKRAMAKARANI DELETED,SHREE GANGOTRI TRANSPORT DELETED,ORIENTAL FIRE & GEN.INS.CO.LTD	NOTICE SERVED,DELETED
5814	FA/1691/1996	10/04/2012	MINOR KIRANSINH LAXMANSINH THR'GUARDIAN GHISUJI VARDHAJI,GHISUJI VARDHAJI	MR VASANTS SHAH,(MRS TANVEER M SHAIKH)	DILIPKUMAR KISHANCHANDRA MALHOTRA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS HINA DESAI
5815	FA/1711/1996	18/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	P/A HOLDER OF RANCHOD LAKHA, NAGJI RANCHOD,	MR YOGESH S LAKHANI
5816	FA/1714/1996	18/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJA JIVA,	MR YOGESH S LAKHANI
5817	FA/1718/1996	18/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	AALA DESHUR,	MR YOGESH S LAKHANI
5818	FA/1719/1996	18/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARSHAN NATHA,MADHA NATHA	MR YOGESH S LAKHANI

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5819	FA/1731/1996	05/12/2011	MANUBHAI JETHABHAI BAROT,	MR HM PARIKH	MEHBOOBKHAN AJIJKHAN PATHAN,AJIJKHAN AYUBKHAN PATHAN,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
5820	FA/1741/1996	27/07/2010	LALJI DANA SORATHIA,	MR JITENDRA MALKAN	GEB,SUPERINTENDING ENGINEER	MR TUSHAR MEHTA,MS SHRADDHA TRIVEDI
5821	FA/1756/1996	06/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR GIRISH D BHATT)	VIMALABEN WD/O GOVINDBHAI BHIMJIBHAI BHALANI,NAMRATA GOVINDBHAI BHALANI,HINA GOVINDBHAI BHALANI,JAINAM GOVINDBHAI BHALANI,MONGHIBEN BHIMJIBHAI BHALANI,DHIRUBHAI CHHAGANBHAI BAGADIA,BHIMJIBHAI KALYANBHAI BHALANI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MS KHYATI P HATHI,MR KK NAIR
5822	FA/1758/1996	17/04/2017	DINESHBHAI M VALAND,MANJULABEN D VALAND	,MR HM PARIKH	CHIMANBHAI M PRAJAPATI,GSRTC	
5823	FA/1786/1996	08/05/2012	GANDABHAI RANCHHODBHAI RAMI,	UNSERVED EXPIRED (N)	GANDALAL NAROTTAMDAS PATEL,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA
5824	FA/1787/1996	19/06/2015	DILIPKUMAR TRIBHOVANDAS PATEL,	MR ANKIT SHAH	GANDALAL NAROTTAMDAS PATEL,NEW INDIA ASSURANCE CO.LTD. VISNAGAR	NOTICE UNSERVED,MR RAJNI H MEHTA
5825	FA/1790/1996	22/06/2018	ARVINDBHAI BHIKHABHAI BAROT,	UNSERVED EXPIRED (N)	SABBIRBHAI HASHMINKHAN PATHAN,BHUTABHAI MOHANBHAI BHARWAD,NEW INDIA INSURANCE CO.LTD.	
5826	FA/1819/1996	20/12/2011	VIRBALA D/O KANTIBHAI M PATEL,VILAS,D/O KANTIBHAI M PATEL,CHANCHALBEN,WD/O KANTIBHAI M PATEL,MANIBEN,WD/O MANIBHAI PATEL,GUNVANTBHAI K PATEL	,MR JA ADESHRA	AGRAWAL BROTHERS,UNITED INDIA INSURANCE CO LTD	NOTICE UNSERVED,MS AVANI S MEHTA,(MR HASMUKH THAKKER)
5827	FA/1820/1996	06/03/2012	BATUL S RAVJI & 3,SINCE DECD THRU HER HEIRS & L.RS.,GULZAR S.RAVJI,SHABNAM S.RAVJI,SHAHJAHAN S.RAVJI,NOW MAJOR,GULZAR S RAVJI,SHABNAM S RAVJI,MINOR SHAHJAHAN S RAVJI	,MR SANDIP C SHAH	VAJAJI SOMAJI SOLANKI & 1,GSRTC	MR HARDIK C RAWAL,MR NIKHIL S VYAS
5828	FA/1822/1996	10/03/2016	GUJ.STATE ROAD TRANSPORT CORPN,	MS AVANI S MEHTA	URMILABEN JAMNADAS PAREKH,DHARMENDRA JAMNADAS PAREKH,RAJENDRA JAMNADAS PARIKH,PARUL BHAVESH VAVADIA,NANUBHA NATVARSINH JADEJA	,MR.AMIT R JOSHI,MR.AKASH J PANDYA
5829	FA/1827/1996	20/12/2011	RAVINDRA N VEPARI,	MR RS SANJANWALA	FARAMRO ADALJI,AYYUBBHAI K JARIWALA,NEW INDIA ASSURANCE CO.	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR YN RAVANI,MR SHALIN N MEHTA
5830	FA/1831/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOPA GOVINDBHAI,ANANDA GOVINDBHAI,MAGAN GOVINDBHAI	NOTICE SERVED
5831	FA/1832/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATUBHA BHUPATSANG,PATHUBHA BHUPATSANG	,NOTICE SERVED
5832	FA/1833/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHATUR POPATBHAI,	NOTICE SERVED
5833	FA/1834/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARAMSHI RAMJIBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,VAJIBEN BADHUBHAI SANGHEJA, DAUGHTER,BABUBHAI KARAMSHIBHAI- SON,DHANJIBHAI KARAMSHIBHAI-SON,NANJIBHAI KAAMSHIBHAI-SON	,UNSERVED EXPIRED (N)
5834	FA/1835/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARAMSHI RAMJIBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,VAJIBEN BADHUBHAI SANGHEJA DAUGHTER,BABUBHAI KARAMSHIBHAI-SON,DHANJIBHAI KARAMSHIBHAI-SON,NANJIBHAI KARAMSHIBHAI-SON	,UNSERVED EXPIRED (N)

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5835	FA/1836/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MULJIBHAI RAMJIBHAI,SINCE DECDTHRU HIS HEIRS & L.RS.,PAARVATIBEN MULJIBHAI-WIFE,MANGANBHAI MULJIBHAI-SON,ARJANBHAI MULJIBHAI-SON,THAKARSHI MULJIBHAI-SON,LABHUBEN RAVJIBHAI KANSAGRA DAUGHTER,JAYABEN NARBHERAM BARIYAA- DAUGHTER	,UNSERVED EXPIRED (N)
5836	FA/1837/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARSHOTTAM RAMJIBHAI,SINCE DECD THRU HIS HIRS & L.RS.,BACHUBHAI PARSHOTTAMBHAI-SON,GANESHBHAI PARSHOTTAMBHAI-SON,GAURIBEN KHIMJIBHAI DALSANIYA - DAUGHTER,THAKARSHIBHAI PARSHOTTAMBHAI -SON	,UNSERVED EXPIRED (N)
5837	FA/1838/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHAN PABABHAI,	NOTICE SERVED
5838	FA/1839/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJI PABABHAI,	NOTICE SERVED
5839	FA/1840/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAMBA LAKHMANJI,	UNSERVED EXPIRED (N)
5840	FA/1841/1996	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHIJI PANCHAJI DECD. THORUGHHEIR SAJUBEN DOLUBHA,	NOTICE SERVED
5841	FA/1861/1996	18/06/2012	NEW INDIA ASSURANCE CO.LTD.,PANCHABHAI RAMJIBHAI,DEVA KHENGAR RABARI	,MS LILU K BHAYA	REKHABEN INDUKANT SAMPAT,DHARMESH INDUKANT SAMPAT,NILESH INDUKANT SAMPAT - MINORTHRO' REKHABEN INDUKANT SAMPAT	MR MEHUL S SHAH,(MR SURESHM SHAH)
5842	FA/1867/1996	04/09/2009	ORIENTAL INSURANCE CO LTD,JAGDISH RAGHUVIR YADAV (TRANSFERED AS RESPT.NO.2),JORAVARSINH S/O NARGALAL	,MR KK NAIR	DADU KHENGAR KOLI,JAGDISH RAGHUVIR YADAV	NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
5843	FA/1868/1996	04/09/2009	ORIENTAL INSURANCE CO LTD,JAGDISH RAGHUVIR YADAV (TRANSFERED AS RESPT.NO.2),JORAVARSINH S/O NARGALAL	,MR KK NAIR	MEGHIBAI KHENGAR KOLI,JAGDISH RAGHUVIR YADAV	,MR MEHUL S SHAH,(MR SURESHM SHAH)
5844	FA/1869/1996	04/09/2009	ORIENTAL INSURANCE CO LTD,JAGDISH RAGHUVIR YADAV (TRANSFERED AS RESPT.NO.2),JORAVARSINH S/O NARGALAL	,MR KK NAIR	LAXMIBEN KAMABHAI KOLI,JAGDISH RAGHUVIR YADAV	,MR MEHUL S SHAH,(MR SURESHM SHAH)
5845	FA/1870/1996	04/09/2009	ORIENTAL INSURANCE CO LTD,JAGDISH RAGHUVIR YADAV (TRANSFERED AS RESPT.NO.6),JORAVARSINH S/O NARGALAL	,MR KK NAIR	JIVTIBEN WD/O POPAT RUDA KOLI,SAMATA S/O POPAT RUDA KOLI,NANJI S/O POPAT RUDA KOLI,VIRU,S/O POPAT RUDA KOLI,KAPUBEN D/O POPAT RUDA KOLI,JAGDISH RAGHUVIR YADAV	,MR MEHUL S SHAH,(MR SURESHM SHAH)
5846	FA/1871/1996	04/09/2009	ORIENTAL INSURANCE CO LTD,JAGDISH RAGHUVIR YADAV (TRANSFERED AS RESPT.NO.2),JORAVARSINH S/O NARGALAL	,MR KK NAIR	GULABBAI BHIMA KOLI,JAGDISH RAGHUVIR YADAV	,MR MEHUL S SHAH,(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5847	FA/1874/1996	17/04/2017	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MANEKLAL BALDEVBHAI DESAI,HEIRS OF DECD. KESAVLAL PANNALAL,DHIRAJLAL K DESAI,ARVINDKUMAR K DESAI,CHANDRAKANT K DESAI,MAHESHKUMAR K DESAI,RAMESHCHANDRA K DESAI,KIRANKUMAR K DESAI,KANAIYALAL PANNALAL DESAI,ASHWINKUMAR JAMNADAS DESAI,MAHENDRABHAI JADAVRAI DESAI,PRAMODRAI JADAVRAI DESAI,KIRITKUMAR JADAVRAI DESAI,KRUSHNADAS MAGANLAL DESAI S/O OF DECD. MAGANLAL MOTILAL,PARESHKUMAR KANAIYALAL DESAI S/O DECD. KANAIYALAL B DESAI,VILASBEN D/O KRUSHNADAS AMBALAL DESAI,VASANTLAL AMBALAL DESAI,ISHWARLAL KESAVLAL DESAI S/O DECD. KESAVLAL BHURIDAS,RASIKLAL JHAMAKLAL PARIKH,PRAVINCHANDRA VADILAL S/O OF DECD. VADILAL JHAMAKLAL,SUNDARLAL JHAMAKLAL PARIKH,BAI JAMU D/O NARANDAS JADAVJI NATHUDAS DESAI,KRUSHNADAS CHIMANLAL DESAI S/OCHIMANLAL LALCHAND DESAI,BAI BABLI W/O DECD. VADILAL NARANDAS DESAI,HARIPRASAD RAMANLAL DESAI,NIRMALABEN WD/O MANILAL BAPULAL DESAI,KAMLABEN WD/O KESAVLAL CHHOTALAL DESAI,SUYABEN WD/O OCHHAVLAL CHHAGANLAL DESAI,SHARDABEN WD/O RAMANLAL MAGANLAL DESAI,JAMUBEN WD/O HASMUKHLAL MAGANLAL DESAI,ISHWARLAL MAGANLAL DESAI,RAMESHCHANDRA MAGANLAL DESAI,MANHARLAL CHHABILDAS DESAI HEIR OF DAMODAR SHIVLAL DESAI,SHANTABEN WD/O NAVNITLAL AMBALAL DESAI,NATWARLAL AMBALAL DESAI,KAMLABEN WD/O KANAIYALAL PARSOTTAMDAS DESAI,NATWARLAL PARSOTTAMDAS DESAI,NAVNITLAL MAGANLAL DESAI,VRAJHIHARI MAGANLAL DESAI,GHANSHYAMDAS MAGANLAL DESAI,RAJNIKANT MAGANLAL DESAI,SHASHIKANT MAGANLAL DESAI,NATWARLAL CHHAGANLAL DESAI,TARABEN WD/O NAVNITLAL DESAI,KANTILAL RATANLAL DESAI,SUSHILABEN WD/O KANAIYALAL RATANLAL DESAI,JAMNADAS RATANLAL DESAI,NAVINCHANDRA RATANLAL DESAI,NAVNITLAL RATANLAL DESAI,AMBALAL SHIVLAL S/O SHIVLAL GOVINDRAI DESAI,HARILAL RAIJIBHAI DESAI,NATWARLAL RAIJIBHAI DESAI,NAGINDAS RAIJIBHAI DESAI,GOKALDAS RAIJIBHAI DESAI,RAMILABEN WD/O RAMESHCHANDRA RAIJIBHAI	,MR DK BHATT
5848	FA/1878/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HONABHAI KODARBHAI MAKWANA,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED
5849	FA/1879/1996	19/12/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGANBHAI BHKIKHABHAI MAKWANA,MANKABHAI BHIKHABHAI MAKWANA,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5850	FA/1880/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATHOD DHANABHAI BHULABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5851	FA/1881/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATHOD SOMABHAI BHIKHABHAI,RATHOD PANABHAI BHIKHABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5852	FA/1882/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL PRAVINBHAI NARAYANBHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5853	FA/1883/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SHIVABHAI BHAILALBHAI,JILLA PANAHCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5854	FA/1884/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	DABHI NANBHAI RAYABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5855	FA/1885/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BHIMJIBHAI VIRJIBHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5856	FA/1886/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATHOD DALABHAI MOTIBHAI,RATHOD BHURABHAI MOTIBHAI,RATHOD HATHIBHAI MOTIBHAI,RATHOD HOMABHAI MOTIBHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5857	FA/1887/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKWANA HOMABHAI NANBHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5858	FA/1888/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	DABHI KODARBHAI MANABHAI,DABHI NANABHAI MANABHAI,DABHI HOMABHAI MANABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5859	FA/1889/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VITHALBHAI MEGHJIBHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5860	FA/1890/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF PAGI DHULABHAI PUNJABHAI,PATHUBHAI DHULABHAI PAGI,BHIKHABHAI DHULABHAI PAGI,HEIRS OF PAGI HOMABHAI PUNJABHAI,KODARBHAI HOMABHAI PAGI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5861	FA/1891/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATHOD RAMABHAI CHAMPABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5862	FA/1892/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI DHULABHAI RATABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5863	FA/1893/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI VALABHAI ARABHAI,HEIRS OF PAGI PATHUBHAI VALABHAI,PAGI VALABHAI ARABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5864	FA/1894/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI AMRATLAL KODARBHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5865	FA/1895/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKWANA HOMABHAI PANABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5866	FA/1896/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI JIVABHAI MANGABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5867	FA/1897/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	DABHI RAJABHAI RAYABHAI,DABHI NATHABHAI RUPABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5868	FA/1898/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF PARMAR DHULABHAI NATHABHAI,PAGI TALKABHAI JIVABHAI,JILLA PANCHAYAT SABARKANTHA	NOTICE SERVED,MR JV JAPEE
5869	FA/1899/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANTIBHAI PUNAMBHAI,	MR NITIN M AMIN

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5870	FA/1901/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHARATBHAI SHIVABHAI,MANUBHAI SHIVABHAI	MR NITIN M AMIN
5871	FA/1903/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	KASORIKHAN MALIBARKHAN,HAIDARKHAN KALIKHAN,HABIBKHAN MALIBARKHAN	MR NITIN M AMIN
5872	FA/1906/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIJIBHAI FULABHAI,MAHIJIBHAI FULABHAI	MR NITIN M AMIN
5873	FA/1907/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHOTABHAI KANABHAI,DESAIBHAI KANABHAI	RULE NOT RECD BACK
5874	FA/1909/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHOTABHAI KANABHAI,	RULE NOT RECD BACK
5875	FA/1912/1996	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	BUDHABHAI CHATURBHAI,	MR NITIN M AMIN
5876	FA/1916/1996	17/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI REVABHAI,DHANABHAI REVABHAI	NOTICE UNSERVED
5877	FA/1919/1996	17/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI NANABHAI,SHIVABHAI NANABHAI	NOTICE UNSERVED
5878	FA/1921/1996	17/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUPRASAD NANALAL JANI,	NOTICE UNSERVED
5879	FA/1922/1996	17/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI CHATRUBHAI,	NOTICE UNSERVED
5880	FA/1925/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	BARIA VIRSING HARIBHAI,	NOTICE SERVED,MS ASHA H GUPTA
5881	FA/1927/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BARIA MATHUR PUNA,BARIA DALPAT MATHUR	NOTICE SERVED
5882	FA/1928/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BARIA NARSING GOPAL,BARIA PRATAPSINH NARSING,BARIA FATESINH NARSINH,HEIRS OF BARIA NATHA DALA,BARIA PRATAP NATHA,BARUA PUA NATHA,BARUA BHULA GAMJI,BARIA VIRSING HARI,BARIA PAHADSING KHUSHAL,BARIA AMRA KASNA,BARIA BHAIJI DALA,BAROA GOKAL SORAM,BARIA KUNDA LEMBA,BARIA DAMSING KUKA	,NOTICE SERVED,NOTICE UNSERVED
5883	FA/1929/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BARIA NARSING GOPAL,P N BARIA,F N BARIA	NOTICE SERVED
5884	FA/1930/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	BARIA NATHA DALA,PARVAT NATHA BARIA,BARIA PUNA NATHA	NOTICE SERVED
5885	FA/1931/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	BARIA PARSING KHUSAL,	UNSERVED EXPIRED (N)
5886	FA/1932/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	BARIA KUKA LEMBA,	NOTICE SERVED
5887	FA/1933/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	BARIA BHAIJI DALA,	UNSERVED EXPIRED (N)
5888	FA/1934/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	BARIA AMRA KASANA,	UNSERVED EXPIRED (N)
5889	FA/1935/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	NAIKA GALA SHUKHA,	NOTICE SERVED
5890	FA/1936/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS VAGHADIA HIRA BAPU,VAGHADIA DHULA HIRA,VAGHADIA NARVAT HIRA	NOTICE SERVED
5891	FA/1937/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF PANADA DANA SURJI,PANADA JETHABHJAI DANABHAI,C D PADANA,M D PADANA	NOTICE SERVED
5892	FA/1938/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	VAGHADIA KHATARA RATNA,BHEMA R VAGHADIA,S R VAGHADIA,HEIRS OF GEME RATNA,S G VAGHADIA,C G VAGHADIA,D G VAGHADIA,R G VAGHADIA	NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5893	FA/1939/1996	24/07/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	VATHADIA KHATARA RATNA,	UNSERVED EXPIRED (N)
5894	FA/1940/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF PATELIYA HIRA BHEMA,PATELIYA BHULA BHEMA,PATELIYA DHULA BHEMA	NOTICE SERVED
5895	FA/1941/1996	12/12/2015	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BAI RUPLI BIJAL PRATA,RAMANIYA KALU VECHAT,BAMANIYA SOMA VECHAT,BAMANIYA BHURA VALA	NOTICE SERVED
5896	FA/1942/1996	12/12/2015	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	HEIRS OF BHEMA HEMA,PATELIYA DHULA BHIMA,PATELIYA LAXMAN BHEMA,PATELIYA MOTI BHEMA,PATELIYA SARDAR BHEMA,PATELIYA GALA BHEMA,PATELIYA HAJI BHEMA	NOTICE SERVED,UNSERVED EXPIRED (N)
5897	FA/1943/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	KHAT BHEMA NATHA,KHAT BHURA BHEMA,KHAT NANA NATHA,KHAT MANGLA BHEMA	NOTICE SERVED,UNSERVED EXPIRED (N)
5898	FA/1944/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	NAIKA BHUDAR SUKA,	UNSERVED EXPIRED (N)
5899	FA/1945/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF SOMA DANA,VAGHADIA MANA SOMA	NOTICE SERVED
5900	FA/1946/1996	12/12/2015	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGHADIA KANA BHURA,	NOTICE SERVED
5901	FA/1947/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	PANADA FATA SURJI,	NOTICE SERVED
5902	FA/1948/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	PANADA PUNA SURJI,	UNSERVED EXPIRED (N)
5903	FA/1949/1996	25/08/2008	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	VAGED SHANA BAPU,	NOTICE SERVED
5904	FA/1962/1996	28/06/2016	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	MR MANISH R BHATT	UNION OF INDIA REPRESENTING WESTERN RAILWAY,	MR RAVI KARNAVAT
5905	FA/1965/1996	02/05/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	GODAVARIBEN WD/O.RAVJIBHAI M PRAJAPATI,MANJULABEN RAVJIBHAI PRAJAPATI,NARESHKUMAR R PRAJAPATI,VINODKUMAR R PRAJAPATI,CHANDRAKANT R PRAJAPATI,SATYANARAYAN C SHARMA	NOTICE UNSERVED
5906	FA/1966/1996	17/04/2017	STATE BANK OF SAURASHTRA,	(MR JD AJMERA)	MOHANLAL NYALCHAND SHAH,NYALCHAND SHIVLAL SHAH,ACHALCHANDJI HAJARIMALJI	
5907	FA/1970/1996	26/02/2010	JASBIRSING BALDEVSINH,	MR BHARAT JANI	HERIS OF HARESHBHAI JAGMAL,MANJULABEN H JAGMAL,BABABHAI H JAGMAL,J KESHABHAI,V JAGMALBHAI,ALIMANAD MUSA CHAKI,NEW INDIA ASSURANCE COMPANY LTD.	
5908	FA/1971/1996	13/01/2011	BABABHAI CHATURBHAI,	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5909	FA/1972/1996	13/01/2011	HEIRS OF CHANCHALBEN CHOTABHAI,BHUPENDRA CHHOTALAL,GORDHANBHAI BHAILALBHAI,MADHUSUDAN CHHOTALAL	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5910	FA/1973/1996	13/01/2011	KASHIBEN PARSHOTTANDAS,	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5911	FA/1974/1996	13/01/2011	HEIRS OF HIRABHAI PRABHUDAS,RAJNIBEN HIRABHAI,CHANDUBHAI HIRABHAI,JASHIBEN W/O HIRABHAI PRABHU DAS	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5912	FA/1975/1996	13/01/2011	KACHARABHAI VARVABHAI,	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5913	FA/1976/1996	13/01/2011	YASHVANTRAY HIMMATLAL JANI,	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5914	FA/1977/1996	13/01/2011	CHUNILAL BHALABHAI,KESHAVLAL BHALABHAI	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5915	FA/1978/1996	13/01/2011	CHANDUBHAI GOVINDBHAI,	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5916	FA/1979/1996	13/01/2011	PUSHPABEN MAHENDRAPRASAD VYAS,	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5917	FA/1980/1996	13/01/2011	HEIRS OF CHUNILAL RANCHHODBHAI,HETABEN W/O CHUNILAL,DASRATHBHAI CHUNILAL,JAGDISHBHAI CHUNILAL,ANILKUMAR CHUNILAL	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5918	FA/1981/1996	13/01/2011	CHANCHALBEN W/O HARIBHAI SOMABHAI,GIRISHCHANDRA MULJIBHAI	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE SERVED
5919	FA/1982/1996	13/01/2011	HARIBHAI SOMABHAI,JAYANTIBHAI HARIBHAI,KANUBHAI HARIBHAI,VINUBHAI PURSHOTTAMDAS,NATVARBHAI PURSHOTTAMDAS	MR IM BENGALI,MS DAXA I VYAS	ADDL.SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER CONSTURUCTION	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5920	FA/1983/1996	10/07/2009	UNITED INDIA INSURANCE CO.LTD.,	MR KF DALAL	DEVBAHADUR DHANBAHADUR GRUM,NOORMOHMAD ISMAIL SINDHI,KHAMISHA SUMARBHAI SINDHI,NATIONAL INSURANCE CO.,NARANBHAI KARSHANBHAI PARMAR,AALABHAI KALABHAI DECD.THROUGH LRS,MR.RAMJIBHAI ALABHAI SOLANKI,MR.BECHARBHAI ALABJAO SOLANKI,MRS.KANKUBEN ALABHAI SOLANKI, @KANKUBEN JETHABHAI	,NOTICE SERVED,NOTICE UNSERVED,MR BR SHAH
5921	FA/1984/1996	25/11/2011	MUSTAFA UMAR JARODIA,	(MS KN VALIKARIMWALA)	MOHMED USUF ABDUL MADARI,ISUB ISAMIL MADARI,UNITED INDIA INSURANCE CO	RULE SERVED,SERVED BY AFFIX. (R),MR RAJNI H MEHTA
5922	FA/1986/1996	08/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMPATLAL SHITALDIN SINCE DIED HIS LEGAL HEIRS,GUJ STATE ROAD TRANSPORT CORPN	,NOTICE SERVED
5923	FA/1987/1996	23/11/2013	COLLECTOR,	GOVERNMENT PLEADER	PATEL CHATURBHAI PRABHUDAS,PATEL TULSIDAS PRABHUDAS	MR RC JANI
5924	FA/1988/1996	23/11/2013	COLLECTOR,	GOVERNMENT PLEADER	PATEL JIVANBHAI SAVJIDAS,	UNSERVED EXPIRED (N)
5925	FA/1992/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHENVA SONA KANA,CHENVA KACHRA MOTI,CHENVA BAI AMBA WD/O JETHA MOTI,HEIRS OF KALABHAI M CHENVA,KACHRA M CHENVA,AMBABEN J CHENVA WD/O JETHABHAI MOTIBHAI,MUKESH JETHABHAI MINOR THRO' AMBABEN JETHABHAI	NOTICE SERVED
5926	FA/1994/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR DAHYA VASTA,VANKAR MAGAN VASTA,VANKAR VAJA VASTA,VANKAR JIVA VASTA,VANKAR GALA AMBA	NOTICE SERVED,NOTICE UNSERVED
5927	FA/1995/1996	10/07/2017	AHMEDABAD MUNICIPAL CORPN,	NOTICE SERVED	ORIBEN WD/O BHURAJI WALAJI,MINOR NARYAN BHURAJI THRO' GUARDIAN R.NO.1,MINOR SUKHIBEN BHURAJI THRO' GUARDIAN R.NO.1,MINOR IDARAM BHURAJI THRO' GUARDIAN R.NO.1,NURMOHMED GULAMOHMED SHAIKH,MIYASAB NURBHAI SHAIKH,NATINAL INS. CO,BALMUKUND C DAVE	NOTICE UNSERVED,MR SUNIL B PARIKH
5928	FA/1996/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAI GOKAL DHIRAJI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5929	FA/1997/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKWANA BHAVANJI SUBAJI,MAKWANA DIVABEN SUBAJI,MAKWANA KODARJI SUBAJI,MAKWANA MULIBEN SUBAJI	NOTICE SERVED,NOTICE UNSERVED
5930	FA/1999/1996	05/09/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKVANA PUNJAJI GAMAJI,MAKVANA TAKHAJI GAMAJI,MAKVANA SHAMIBEN GAMAJI	NOTICE SERVED
5931	FA/2000/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHENVA BECHAR KALA,CHENVA RAJA KALA,CHENVA RATHA KALA,CHENVA SAKA KALA	NOTICE SERVED,NOTICE UNSERVED
5932	FA/2002/1996	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA MOHANJI MOTIJI,THAKARDA KODARJI JETHAJI,THAKARDA ALKHAJI LALAJI	NOTICE SERVED,NOTICE UNSERVED
5933	FA/2003/1996	17/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF CHENVA MOTI NATHA,CHENVA HIRABEN WD/O MOTI NATHA,CHENVA RAMBHAI MOTIBHAI,CHENVA DINESHBHAI MOTIBHAI	,NOTICE UNSERVED
5934	FA/2004/1996	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVABHAI SUKHAJI,GOTIBEN SUKHAJI,BHUVANJI SUKHAJI,KADARJI SUKHAJI	NOTICE SERVED,NOTICE UNSERVED
5935	FA/2007/1996	03/08/2017	KANTIBHAI BHAIJIBHAI PATEL,	MR SHIRISH JOSHI	BANK OF BARODA,KURLA ENGINEERING WORKS LTD,KALPANA PACKARTS,AMARKUMAR N ATHIA,PRABHUDAS N PATEL,KANCHANBHAI N PATEL,NATHUBHAI C PATEL	NOTICE UNSERVED,MR AS PANESAR
5936	FA/2008/1996	10/07/2017	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	NOTICE SERVED	C S HOTELS PVT LTD,	NOTICE SERVED
5937	FA/2009/1996	05/08/2008	HEIRS OF H R HARIJAN,RAMABHAI KANABHAI RATHOD,DAHIBEN RAMBHAI,MEGHA RAMABHAI,PALA RAMABHAI	NOTICE NOT RECD BACK,(MR PIYUSH A PATEL),MR BS KHATANA	BALU JODHA,JAYANTILAL VIRJIBHAI,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,DELETED,RULE SERVED,MR SHANTILAL S SHAH,(MR HASMUKH THAKKER)
5938	FA/2010/1996	05/08/2015	AHMEDABAD MUNICIPAL CORPORATON,	NOTICE SERVED	SABARMATI DEVELOPMENT SOCIETY TRUST,	NOTICE SERVED
5939	FA/2011/1996	04/08/2015	AHMEDABAD MUNICIPAL CORPN.,	MR JAYANT P BHATT	JAMMU & KASHMIR BANK LTD.,	(MR SK BUKHARI)
5940	FA/2012/1996	10/07/2017	A'BAD MUNICIPAL CORPORATION,	NOTICE SERVED	MAHALAXMI HOUSING FINSTOCK PVT.LTD.,	ADVOCATE NOTICE NOT RECD BACK
5941	FA/2015/1996	21/11/2008	PATEL KASHUBEN WD/O.AMUBHAI KALUBHAI,PATEL VINABEN AMUBHAI,PATEL ASHWINKUMAR AMUBHAI	NOTICE SERVED	HARIBHAI NERSINHBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	MR AJAY R MEHTA,MR HARIT J BHATT,(MR MAULIK J SHELAT),MR MUKESH N PANDIT
5942	FA/2017/1996	23/11/2013	COLLECTOR,	GOVERNMENT PLEADER	PATEL DASHRATHBHAI BHAICHANDBHAI,	MR RC JANI
5943	FA/2018/1996	18/03/2009	NEW INDIA ASSURANCE CO LTD,	MR PF MAKWANA	RAMIBAI WD/O CHANA NARAN AHIR,KANKUBEN D/O. CHANA NARAN AHIR,NARAN KANTHAN AHIR,RAMAIBAI NARAN AHIR,JITUBAI NARAN AHIR,HARESH CHANA AYAR,BABU VELA KHATARIA	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
5944	FA/2020/1996	21/02/2018	GUJ STATE ROAD TRANSPORT COPRN,	MR PRANAV G DESAI	PRABHABEN,MINOR DIPAKKUMAR G PRAJAPATI THRO' GUARDIAN R.NO.1,MINOR SANJAYKUMAR G PRAJAPATI THRO' GUARDIAN R.NO.1,SATYANARAYAN C SHARMA	NOTICE SERVED,NOTICE UNSERVED

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5945	FA/2021/1996	21/11/2008	NATHIBEN WIFE OF LAKHUBHAI BHIKHABHAI,	NOTICE SERVED	HARIBHAI NARSINHBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	MR AJAY R MEHTA,MR HARIT J BHATT,(MR MAULIK J SHELAT),MR MUKESH N PANDIT
5946	FA/2022/1996	24/11/2011	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	UKABHAI V BHARVAD,RAJIBEN UKABHAI,ARJAN UKABHAI,RAGHAV UKABHAI,JIKUBEN UKABHAI,RATANBEN UKABHAI,DELETED,DEVJIBHAI RAVJIBHAI DELETED	,DELETED,RULE SERVED, (MR SURESHM SHAH)
5947	FA/2025/1996	23/02/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAVAL RUKHIBEN WD/O.RAVAL BECHARBHAI MOTIBHAI,MINOR AMRIBEN BECHARBHAI,MINOR SATABHAI BECHARBHAI,JAHUSINT INDRASING,DINESHBHAI NAGARDAS DARJI,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	,NOTICE SERVED,MR ARUN H MEHTA
5948	FA/2047/1996	17/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	JOSHI JETHALAL SHANKARLAL,JOSHI AMBALAL BABULAL,JOHSI KAMLABEN RAVISHANKER,JOSHI DALSUKHBHAI BABULAL,JILLA PANCHAYAT	NOTICE UNSERVED,MR IM PANDYA
5949	FA/2098/1996	21/12/2011	INAYAT MOHMAD HEIR & L.R.OF DECD.IBRAHIM MOHMAD,	MR YOGESH S LAKHANI	SURJITSINH KANAKSINH,HARBHAJANSINH PAYARASINH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MS MEGHA JANI,MR ANAL S SHAH
5950	FA/2141/1996	30/03/2017	AHMEDABAD MUNICIPAL CORPORATION,	MR JAYANT P BHATT	NARENDRA D SHAH BY PARTNER BHARAT C SHAH,	NOTICE UNSERVED
5951	FA/2148/1996	27/04/2018	MUSTAK HAJI SIDIK PALKHIWALA,FARUKH HAJI SIDIK	MR TUSHAR MEHTA	FARUK IBRAHIM,JAHRABEN IBRAHIM	MS SM AHUJA,MR AMAR D MITHANI
5952	FA/2149/1996	02/05/2017	REGIONAL DIRECTOR,ESIC,	RULE SERVED	SUNAHARILAL GAJADHAR,	MS ASHA H GUPTA
5953	FA/2151/1996	09/03/2011	GSRTC,	MR YOGESH S LAKHANI	HIRABEN LALJIBHAI DECD. THROU'HEIRS,ARUNABEN CHHAGANLAL,VINUGIRI SAVAIGIRI,MEDICAL OFFICER,NEW INDIA INSURANCE CO.LTD.,JILLA PANCHAYAT	,RULE SERVED,MR UDAY R BHATT,MS MEGHA JANI
5954	FA/2152/1996	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NANJIBHAI MANANDBHAI PARMAR THROUGH HEIRS,ANJUBEN NANJIBHAI,RANIBEN MANANDBHAI PARMAR,BHAVNAGAR JILLA PANCHAYAT,VINUGIRI SAWAIGIRI GOSAI,NEW INDIA INSURANCE CO.LTD.	,RULE SERVED,MR IM BENGALI
5955	FA/2155/1996	06/09/2010	VIMLABEN GOVINDBHAI,NAMRATA G BHALANI,HINABEN G BHALANI,JAINAM GOVINDBHAI BHALANI,MONGHIBEN BHIMJIBHAI BHALANI	(MR PV HATHI)	DHIRUBHAI CHHAGANBHAI BAGADIA,GSRTC THROUGH GENERAL MANAGER,BHIMJIBHAI KALYANJI BHALANI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,(MR GIRISH D BHATT)
5956	FA/2156/1996	18/02/2016	MAHESHKUMAR VINODCHANDRA BHAVSAR,	NOTICE UNSERVED	EASTERN COTTON TRADERS,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR KK NAIR
5957	FA/2162/1996	22/07/2014	BABABHAI CHALAIYA,	MR CH VORA	ISHAQ ISMAIL BAKALI,RAJENDRASINH MANGALSINH JADEJA,NEW INDIA ASSURANCE CO.LTD.,DINESH ARJAN PATEL,GUJ.STATE ROAD TRANSPORT CORPN	NOTICE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),MRS VASAVDATTA BHATT,MS LILU K BHAYA
5958	FA/2164/1996	30/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	HAVABAI ALANA KUMBHAR,FATMABAI ALANA KUMBHAR,HURBAI ALANA KUMBHAR,HUSSEIN ALANA KUMBHAR,VALA RUPA AAYAR,NARAN RAMJI CHAD	,MR MEHUL S SHAH,(MR SURESHM SHAH)

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5959	FA/2168/1996	16/08/2011	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	KASHIBEN WD/O PARVATBHAI FATABHAI SOLANKI,FATABHAI ANDABHAI SOLANKI,SURAJBEN W/O FATABHAI ANDABHAISOLANKI	(MR AKIL KURESHI)
5960	FA/2169/1996	16/08/2011	RAMANBHAI B.PATEL P.O.A OF DEVIBEN SINCE DECEASED THRO',RAMANBHAI BHAGAHAI PATEL,SOMABHAI BHAGABHAI PATEL,SAVITABEN BHAGABHAI PATEL,GANPATBHAI BHAGABHAI PATEL	MR DR DHIMAR	BENABEN MORARBHAI THROUGH HEIRS,CHHANABHAI MULJIBHAI,REVABEN D/O MULJIBHAI HIRABHAIPATEL	,MR ZUBIN F BHARDA
5961	FA/2177/1996	22/01/2008	BHIKHABHAI SHANABHAI PAREKH,	MR MTM HAKIM	TARANALSINH KESARISINH,EXECUTIVE ENGINEER,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	NOTICE SERVED,MR PR NANAVATI,(MR DEEPAK M SHAH)
5962	FA/2180/1996	15/06/2010	GSRTC,	(MR GIRISH D BHATT)	KESHABHAI KHODABHAI KOLI PATEL,KASHIRAM VASHRAMBHAI PATEL ST DRIVER	NOTICE SERVED,MR JB SHAH
5963	FA/2181/1996	15/12/2010	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LATIFABIBI WD/O AHMED ABDULLA RAGADIA,RAMAZANI AHMED RAGADIA,KHALEDABIBI AHMED RAGADIA,SAJIDHUSEIN AHMED RAGADIA,SHAMINA AHMED RAGADIA,HASINA AHMED RAGADIA,SHOKAT MOHMAD SHIAKH,IM HANIF NI CO.	RULE SERVED,MR MA KHARADI
5964	FA/2183/1996	07/05/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MAFATBHAI KISHABHAI RATHOD,KISHOREBHAI BHOMAJI MARWADI DELETED CT.ORDER DTD.09-12-11.,BHIKHAJI VANZARA	DELETED,UNSERVED EXPIRED (R),MR HM PARIKH
5965	FA/2185/1996	08/08/2008	UNION OF INDIA,	MS MEGHA JANI,MR RAMNANDAN SINGH	NISHAN CHEMICALS,	MR MAHESH B SHAH
5966	FA/2186/1996	20/07/2010	UNION OF INDIA THROUGH EXECUTIVE ENGINEER,	MS PJ DAVAWALA	INDUS ENGINEERING & CONSTR. CO.THROUGH PARTNER,J.PAL.CHIEF ENGINEER(ARBITRATION)	MS MANISHA LAVKUMAR,(MR NM DASTANE),MRS NISHA M PARIKH,MR PURVISH J MALKAN
5967	FA/2188/1996	06/08/2008	VEDPRAKASH KASHIRAM GUPTA,	MS PAURAMI B. SHETH	GSRTC,VRAJLAL BHAGWANJI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED
5968	FA/2232/1996	17/04/2017	FULABHAI BHARATBHAI,MOHANBHAI BHARATBHAI,CHAGANBHAI BHARATBHAI,SURAJBEN,UDESINH BHULABHAI,BHAGWANSINH BHULABHAI,NATVARSINH BHULABHAI	,MRS RANJAN B PATEL	STATE OF GUJARAT,SPL.LAQ OFFICER,CHIEF ENGINEER,EXECUTIVE ENGINEER	
5969	FA/2236/1996	17/04/2017	JASHVANTSINH JAISINH,UDESINGH SHIVANG,BABUSINH PACHANSINH,RATANSINH PACHANSINH,HIMMATSINH PACHANSINH	,MRS RANJAN B PATEL	STATE OF GUJARAT,SPL.LAQ OFFICER,CHIEF ENGINEER,EXECUTIVE ENGINEER	
5970	FA/2262/1996	27/01/2012	VAISHALI NEWS AGENCY,SHAH DINESH RAMANLAL,SHAH VIRENDRAKUMAR RAMANLAL,SHAH MADHUBEN RAMANLAL,SHAH BHUPENDRAKUMAR RAMANLAL	(MR ANAND B PATEL)	JANSATTA KARYALAY PROPRIETORS TRADERS PVT LTD,	(MR GR PATHAK),MR VIMAL M PATEL
5971	FA/2299/1996	23/11/2011	SATISHISINH MAGANJI CHAVDA,HANSABA MAGANJI CHAVDA	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE COMPANY,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5972	FA/2300/1996	23/11/2011	NATUJI CHHAGUJI CHAVDA, DIED THROUGH HIS HEIRS,KRISHNABA WD/O NATUJI CHAVDA,JAYDIPSINH NATUJI CHAVDA,ASHWINSINH CHHATURJI CHAVDA,KARANJI CHHAGUJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5973	FA/2301/1996	23/11/2011	SHIVAJI SABLAJI CHAVDA (DELETED),VISNUJI SHIVAJI CHAVDA,RAJUJI SHIVAJI CHAVDA,VIMLABEN SHIVAJI CHAVDA	DELETED,MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI

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5974	FA/2302/1996	23/11/2011	DILIPSINH BHAGVANJI CHAVDA,SONABA DILIPSINH BHAGVANJI CHAVDA	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5975	FA/2303/1996	23/11/2011	KAMLABA BALDEVJI CHAVDA,NANDUBEN BALDEVJI CHAVDA,VISHNUBA BALDEVJI CHAVDA,DASHRATHJI BALDEVJI CHAVDA,VIMLABA BALDEVJI CHAVDA,BHARATSINH BALDEVJI CHAVDA	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5976	FA/2304/1996	23/11/2011	TARABA LAXMNAJI CHAVDA,SHANGARBA LAXMANJI,SHANTABA LAXMANJI,ANTARBA LAXMANJI,NANDUBA LAXMANJI,VINABA LAXMANJI,AMRATBA LAXMANJI,BHIKHAJI LAXMANJI,MAHESHJI LAXMANJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5977	FA/2305/1996	23/11/2011	ZILUJI LASMANJI CHAVDA,MINOR POPATBEN ZILUJI THRO' ZILUJI LASMANJI CHAVDA,MINOR CHETANBEN ZILUJI THRO' ZILUJI LASMANJI CHAVDA,MINOR MINABEN ZILUJI THRO' ZILUJI LASMANJI CHAVDA,MINOR HINABEN ZILUJI THRO' ZILUJI LASMANJI CHAVDA,MINOR DIPAKSINH ZILUJI THRO' ZILUJI LASMANJI CHAVDA	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5978	FA/2306/1996	23/11/2011	TAKHUJI SABLAJI CHAVDA,MINOR DASHRATHJI TAKHUJI THRO' TAKHUJI SABLAJI,MINOR VIKRAMJI TAKHUJI,MINOR DAKSHABEN TAKHUJI THRO' TAKHUJI SABLAJI,MINOR SURESHJI TAKHUJI THRO' TAKHUJI SABLAJI,MINOR MUKESHJI TAKHUJI THRO' TAKHUJI SABLAJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5979	FA/2307/1996	23/11/2011	SHANKARJI DOSALJI CHAVDA,KARANJI SHANKARJI (DEAD),MINOR JASHODABA SHANKARJI THRO' SHANKARJI DOSALJI,MINOR JAYESHKUMAR SHANKARJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5980	FA/2308/1996	23/11/2011	KANAJI GALABJI CHAVDA,KOKILA KANAJI CHAVDA,VINUBA KANAJI CHAVDA,ANANDBA KANAJI CHAVDA,GHANSHYAMSINH KANAJI CHAVDA,MINOR, SHANTABA KANAJI CHAVDA THRO' KANAJI GALABJI CHAVDA	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5981	FA/2309/1996	23/11/2011	POPATJI REVAJI VIHOL,MINOR BAKIBA POPATJI THRO' VIHOL POPATJI REVAJI,MINOR, MANUJI POPATJI THRO' VIHOL POPATJI REVAJI,MINOR BHARATJI POPATJI THRO' VIHOL POPATJI REVAJI,MINOR VISHNUJI POPATJI THRO' VIHOL POPATJI REVAJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5982	FA/2310/1996	23/11/2011	JASHIBA GOKALJI CHAVDA,VISHNUJI GOKALJI CHAVDA,DILIPJI GOKALJI CHAVDA,MAHENDRASINH GOKALJI CHAVDA	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5983	FA/2311/1996	23/11/2011	VIHOR JIVANJI SHIVAJI - DIED THRO' HIS HEIR,GANDAJI JIVANJI,VISHNUBA JIVANJI,KANUJI JIVANJI CHAVDA - MINOR,SURESHJI JIVANJI CHAVDA-MINOR,ARJANJI JIVANJI CHAVDA - MINOR	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5984	FA/2312/1996	23/11/2011	VIKRAMJI LAXMANJI CHAVDA,VIJAYBEN LAXMANJI - MINOR,BHAMARSINH LAXMANJI - MINOR,PAVANBEN LAXMANJI - MINOR,ARUNABEN LAXMANJI - MINOR,DHIRENDRASINH LAXMANJI - MINOR	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5985	FA/2313/1996	23/11/2011	SHANKARJI CHHAGUJI VIHOL,BHUPATJI CHHAGUJI VIHOL	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5986	FA/2314/1996	23/11/2011	MAGANJI SARTANJI - DIED THRO' HIS HEIRS,LILABA WD/O VIHOL MAGANJI,JYOTSNABA MAGANJI,JASHWANTSINH MAGANJI,BHARATSINH MAGANJI,NIRUBEN MAGANJI - MINOR THRO' LILABA MAGANJI VIHOL,GITABEN MAGANJI - MINOR THRO' LILABA MAGANJI VIHOL	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5987	FA/2315/1996	23/11/2011	VIHOL AMJIBA DOLAJI,LILABA SENDHAJI,PREMABA SENDHAJI - MINOR THRO' LILABA SENDHAJI,DASHRATHI SENDHAJI - MINOR THRO' LILABA SENDHAJI,BALVANTSINH SENDHAJI - MINOR THRO' LILABA SENDHAJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5988	FA/2316/1996	23/11/2011	VIHOL JIVUBA SHIVAJI,VIHOL BHIKHAJI SHIVAJI,PALKIBA SHIVAJI - MINOR THRO' VIHOL JIVUBA SHIVAJI,JASHIBA SHIVAJI - MINOR THRO' VIHOL JIVUBA SHIVAJI,DASHRATHJI SHIVAJI - MINOR THRO' VIHOL JIVUBA SHIVAJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI

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5989	FA/2317/1996	23/11/2011	VIHOL CHANDUJI KASAJI,PATHUSINH CHANDUJI,PRAVINSINH CHANDUJI,ARVINDJI CHANDUJI,DAKSHABEN CHANDUJI - MINOR THRO' VIHOL CHANDUJI KASAJI,PARASHBEN CHANDUJI - MINOR THRO' VIHOL CHANDUJI KASAJI	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5990	FA/2318/1996	23/11/2011	VIHOL VISHNUBA WD/O RAJUJI REVAJI,JASHVANTSINH RAJUJI - MINOR,GITABA RAJUJI - MINOR,MINABA RAJUJI - MINOR,SUDHABA RAJUJI - MINOR,REVAJI MALAJI (DIED),TAKHUBA REVAJI (DIED)	MR MEHUL SHARAD SHAH	KANUJI SHIVAJI CHAUHAN,K. M. PATEL,UNITED INDIA INSURANCE CO.,BALDEVJI JIVAJI VIHOL,NATIONAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
5991	FA/2319/1996	03/07/2013	GSRTC,	NOTICE NOT RECD BACK,MR DIPAN DESAI	GANCHI VORA USMANBHAI VASTABHAI,GANCHI RAI ASHU USMA,GANCHI BAI JUBEDA MAHEMUD, WD/O DECD.MAHEMUD USMAN,NARGISH M GANCHI,ARIFA MAHEMUD GANCHI,MINOR AHASANA MAHEMUD,THRO' MOTHER BAI JUBEDA MAHEMUD,NAVALSINH BHURUBHAI JADEJA,DR.CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5992	FA/2320/1996	03/07/2013	GSRTC,	NOTICE NOT RECD BACK,	RANJANBEN M MANIAR,MANISHABEN @ MITABEN D DOSHI,KASHMIRABEN @ MIRABEN M OZA,MOTIBHAI B MANIAR,MANCHHABEN M MANIAR,NAVALSINH B JADEJA,CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5993	FA/2321/1996	03/07/2013	GSRTC,	NOTICE NOT RECD BACK,MR DIPAN DESAI	SARLABEN @ SAROJBEN T PANDYA,BHAVESH T PANDYA,MILI T PANDYA,DHIRAJLAL K PANDYA,ANSUYABEN D PANDYA,NAVALSINH B JADEJA,DR.CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5994	FA/2322/1996	03/07/2013	GSRTC,	NOTICE NOT RECD BACK,MR DIPAN DESAI	MINAXIBEN P PATADIYA,KISHOREBEN P PATADIYA,MUNITA P PATADIYA,PARAS P PATADIYA,CHAMPABEN J PATADIYA,NAVALSINH B JADEJA,DR.CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERALK INSURANCE CO LTD	
5995	FA/2323/1996	03/07/2013	GSRTC,		SAROJBEN GANGADAS,NAVALSINH B JADEJA,DR.CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5996	FA/2324/1996	03/07/2013	GSRTC,		HARISHCHANDRA S JADEJA,NAVALSINH B JADEJA,DR.CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5997	FA/2325/1996	03/07/2013	GSRTC,		KHATIJABEN ISMAIL EMBROIDERY WORK,NAVALSINH B JADEJA,DR.CHANDRAKANT N PAREKH,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
5998	FA/2326/1996	03/07/2013	GSRTC,	MR DIPAN DESAI	DR.CHANDRAKANT N PAREKH,NAVALSINH B JADEJA	
5999	FA/2337/1996	06/12/2010	BABU NURA SINCE DECEASED THROUGH HIS HEIRS,SARBAI BABUBHAI,JENA BABUBHAI,ABDUL BABUBHAI,BABTU BABUBHAI,YUSUF BABUBHAI	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6000	FA/2338/1996	06/12/2010	JIVA NURABHAI,	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6001	FA/2339/1996	06/12/2010	JIVABHAI NURABHAI,	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6002	FA/2340/1996	06/12/2010	JASWANT MADHABHAI,	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6003	FA/2341/1996	06/12/2010	SAMJI KADVA SINCE DECEASED,VALJI BHAVAN,PRAVINBHAI BHAVAN,DINESHBHAVAN,GUNVANT BHAVAN,PRAGJI LALJI	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED

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6004	FA/2342/1996	06/12/2010	SAMJI KADVA SICNE DECEASED,BHAVAN SHAMJI,VALJI BHAVAN,PARBAT BHAVAN,DINESH BHAVAN,GUNWANT BHAVAN,PRAGJI LALJI	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6005	FA/2343/1996	06/12/2010	VASHRAM BHAGA,	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6006	FA/2344/1996	06/12/2010	VASRAM JAGA,MOHAN VASRAM	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6007	FA/2345/1996	06/12/2010	GOVIND KHIMA SINCE DECEASED BY HIS HEIRS,BHIMJI GOVIND,BAHGVANJI GOVIND,DAMJI GOVIND,RAVJI GOVIND	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6008	FA/2346/1996	06/12/2010	BABU NURA THROUGH HIS HEIRS,SARBAI BABUBHAI,JENA BABUBHAI,ABDUL BABUBHAI,YUSUF BABUBHAI	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6009	FA/2347/1996	06/12/2010	BABU NURA SINCE DECEASED BY HEIRS,YUSUF BABU	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6010	FA/2348/1996	06/12/2010	NATHU MEGHJI,LALJI MEGHJI	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6011	FA/2349/1996	06/12/2010	JASWANT MADHA,	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6012	FA/2350/1996	06/12/2010	SHIVA NAGAJI THROUGH HIS HEIRS,KANJI SHIVA,KARSAN SHIVA,POPAT SHIVA,GOVIND SHIVA,CHAGAN SHIVA,BHANJI SHIVA,KISHOR SHIVA,SHANTILALSHIVA,LABHAUBEN SHIVA,SAVITABEN SHIVA,GITAQBEN SHIVA	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6013	FA/2351/1996	06/12/2010	RAVJI LAXMAN,GHUSHA LAXMAN	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6014	FA/2352/1996	06/12/2010	RAVJI LAXMAN,GHUSA LAXMAN	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6015	FA/2353/1996	06/12/2010	VASRAM JAGA,MOHAN VASHRAM	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6016	FA/2354/1996	06/12/2010	PRAQKASHCHANDRA BHAGVAJI,HARSHAD BHAGVANJI,DHANRAJ BHAGVANJI,JAWAHAR BHAGVANJI	MR GM JOSHI,MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6017	FA/2355/1996	06/12/2010	RAJPUT BHAYALA ARJAN,	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6018	FA/2356/1996	06/12/2010	ABDULHUSSAIN HASANALI AND BROTHERS (L.R.'S...),ABDULHUSSAIN HASANALI,ABDULLA HASANALI,ISMAIL HASANALI	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6019	FA/2357/1996	06/12/2010	KADVA BHAMBHAI,RAMAJI RAJA,LABHUBEN KADVA	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6020	FA/2358/1996	06/12/2010	GHANCHI ISMAIL UASAM THROGH HIS HEIRS,GULAM HUSSAIN ISMAIL,AMAD ISMAIL,ALTAB ISMAIL,HAWA BEN ISMAIL	MR DL KOTHARI,MR RD KOTHARI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED

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6021	FA/2364/1996	10/12/2010	VITHALBHAI BABUBHAI PATEL,	(MR PB MAJMUDAR)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER
6022	FA/2369/1996	11/02/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	DAMJIBHAI LAKHABHAI THR' HEIRS,DUDHIBEN DAMJIBHAI,PARSHOTTAMBHAI DAMJIBHAI,JAMNABEN DAMJIBHAI,CHANAYBHAI DAMJIBHAI,MINOR HANSABEN DAMJIBHAI,MINOR BABIBEN DAMJIBHAI,BALJITSINGH PRITAMSINGH SIKH	,NOTICE SERVED
6023	FA/2370/1996	11/02/2016	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	RAMNIKLAL DHIRAJLAL,PRAVINCHANDRA DHIRAJLAL,HARSHAD DHIRAJ LAL,JYOTSANABEN DHIRAJLAL,BALJITSINGH PRITAMSINGH SIKH	
6024	FA/2371/1996	11/02/2016	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	DHARMAIBEN DAMJIBHAI,BALJITSINGH PRITAMSINGH SIKH	,NOTICE SERVED
6025	FA/2372/1996	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	AMRUTBEN WD/O VALJIBHAI KOLI,MINOR KHODABHAI VALJIBHAI,MINOR RANJANBEN VALJIBHAI,BUDHABHAI VALJIBHAI MINOR,VITHALBHAI @ NITINBHAI LAGHUBHAI,DASHRATHBHAI NARSINHBHAI GAJAR	NOTICE SERVED,MR DIVYESH SEJPAL
6026	FA/2373/1996	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	AMRUTBEN WD/O VALJIBHAI BHAVANJIBHAI KOLI PATEL,VITHALBHAI @ NITINBHAI LAGHUBHAI,DASHRATHBHAI NARSINHBHAI GAJAR	NOTICE SERVED,MR DIVYESH SEJPAL
6027	FA/2374/1996	22/03/2010	BHARATBHAI RAMANLAL THAKKAR TRANSPOSED AS RESP.NO.4,HARIKRUSHNA PRABHUDAS THAKAR TRANSPOSED AS RESP.NO.5,ORINETAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	NAVINCHANDRA K UPADHYAY,PRAVEENABEN NAVINCHANDRA UPADHYAY,DIPALI NAVINCHANDRA UPADHYAY,BHARATBHAI RAMANLAL THAKKAR TRANSPOSED AS PER COURT ORDER,HARIKRUSHNA PRABHUDAS THAKKAR TANSPOSED AS PER COURT ORDER	
6028	FA/2375/1996	22/12/2011	RAMJIBHAI JADAVBHAI,TIKHABHAI BHAGWANBHAI,NATIONAL INSURANCE CO LTD	MR RAJNI H MEHTA	LEGAL HEIRS & REPRESENTATIVES OF DECD DHIRUBHAI RAMBHAI,RAMBHAI RAVJIBHAI,AMBABEN RAMBHAI,JYOTIBEN DHIRUBHAI,HETAL DHIRUBHAI,DAYABEN DHIRUBHAI,SAJANI DHIRUBHAI,ASHISH DHIRUBHAI	,MR BM MANGUKIYA
6029	FA/2376/1996	01/10/2015	DALVIRSINH BALAMSINGH TOMAR,CHANDRAKANT AMRATLAL THAKKER,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	KAUSALIYABEN PRATAPSINH THAKORE,KIRANSINH PRATAPSINH THAKORE,JAYDIVSINH PRATAPSINH THAKORE,SIDDHRAJSINH PRATAPSINH THAKORE,TAKHATBA DALPATSINH THAKORE	MR NILESH A PANDYA
6030	FA/2379/1996	02/02/2015	VOKALIMOHMAD S/O MOHMAD KALU QURESHI,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	LAXMIBEN MANILAL KAPADIA,MINOR RAVIKUMAR MANILAL KAPADIA,,MINOR RITABEN MANILAL,MINOR SASHIKUMAR MANILAL,HARIKHIBEN RATNABHAI KAPADIA,AHMED S/O MOHMADHUSAIN	DS AFF.NOT FILED (N),DELETED,(MR PB MAJMUDAR)
6031	FA/2381/1996	28/02/2012	HEIRS OF KALU BHARATKUMAR NATHABHAI,NATHABHAI LADHABHAI RAFALIA,VIJAYABEN NATHABHAI	,MS SEJAL K MANDAVIA	PATEL GOPAL MOHAN DELETED AS PER COURT ORDER 27.01.12,NATIONAL INSURANCE CO LTD	DELETED,MR RAJNI H MEHTA
6032	FA/2382/1996	26/07/2011	MEDICAL OFFICER,FAMILY PLANNIG OFFICER,SECRETARY,HEALTH & FAMILY PLANNING DEPTT.	GOVERNMENT PLEADER	JAYABEN D/O MANIBHAI PATEL ANDW/O. ARVINDBHAI C PATEL,	MR HM PARIKH
6033	FA/2383/1996	06/03/2012	KOLI JINA TAPU,	MS SEJAL K MANDAVIA	BADAMIYA HAIDERMIYA,ABDULLA MAHMAD ALI,NEW INDIA ASSURANCE CO.LTD.,ABDULSHA MAHMADSHA,RJ TRIVEDI DECD. THROUGH HEIRS,SATISHBHAI R TRIVEDI C/O RJ TRIVEDI,BUDDHIDHAN R TRIVEDI,MANUBHAI R TRIVEDI C/O RJ TRIVEDI,TRIVEDI & SONS,NILESH R TRIVEDI,VIJAYABEN R TRIVEDI,DIVYABEN R TRIVEDI,RAKSHABEN R TRIVEDI,SUDHABEN R TRIVEDI,RAJESHREE R TRIVEDI,JAISHREE R TRIVEDI,ASHABEN R TRIVEDI,AHER RAMA GOVA,DHIRAJLAL VALLABHDAS & VALLABHDAS GOVINDJI,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR YN RAVANI,MR ANSHIN H DESAI,(MR HASMUKH THAKKER)

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6034	FA/2385/1996	27/01/2017	NEW INDIA ASURANCE CO LTD,	MR RAJNI H MEHTA	RADHABEN RAMJI,JITESH RAMJI,VIJAY RAMJI,KU.PADU RAMJI,PRAKASH RAMJI,OSMAN NOORMAMAD & KESHUBHA MAHIPATSINH & CO.,UNITED INDIA INSURANCE CO..,M/S BARAI ENTERPRISE	NOTICE SERVED,MR MUKUND M DESAI,MR YOGESH S LAKHANI
6035	FA/2393/1996	08/12/2011	MANUBHAI FRATESINH PARMAR,CHATURBHAI P PARMAR,ORIENTAL INSURANCE CO.LTD.,PANKAJBHAI BHAILALBHAI PATEL,PANKAJBHAI BHAILALBHAI PATEL,NATIONAL INSURANCE CO.TDL	MR RAJNI H MEHTA	RATANBEN PUNJABHAI PARMAR,LAXMIBEN PUNJABHAI PARMAR,PRATAP PUNJABHAI PARMAR,FATESINH PUNJABHAI PARMAR	NOTICE SERVED
6036	FA/2395/1996	10/05/2012	SHANTABEN WD/O KANTIBHAI SOMABHAI DAMOR,SURESHBHAI KANTIBHAI DAMOR,SANGITABEN KANTIBHAI DAMOR,USHABEN KANTIBHAI DAMOR,SHANTABEN WD/O KANTIBHAI SOMABHAI,DAKSHABEN KANTIBHAI DAMOR,SHANKARBHAI NATHABHAI DAMOR,SOMABHAI NATHABHAI DAMOR,MANIBEN @ SHAMABEN WD/O SOMABHAI NATHABHAI	UNSERVED EXPIRED (N),MR GAURAV K MEHTA,MS ASHLESHA M PATEL	SURENDRABHAI AMBALAL RAVAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	
6037	FA/2401/1996	26/06/2015	UNION OF INDIA THRO'CHIEF COMMERCIAL MANAGER,DIVISIONAL RAILWAY MANAGER	MR MUKESH A PATEL	LAZMIRAM SAVADAS SADHU,BHAGUBEN LAXMIRAM RADHU,MOGAL RAJAK HUSENBHAI,PARMAR CHHAGANBHAI MASHABHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR SANDIP C SHAH,MR SHAKEEL A QURESHI
6038	FA/2402/1996	26/06/2015	UNION OF INDIA THROUGH CHIEF COMMERCIAL MANAGER,DIVISIONAL RAILWAY MANAGER	MR MUKESH A PATEL	LAZMIRAM SAVADAS SADHU,BHAGUBEN LAXMIRAM RADHU,MOGAL RAJAK HUSENBHAI,PARMAR CHHAGANBHAI MASHABHAI,NEW INDIA ASSURANCE CO.LTD.	,MR SANDIP C SHAH,MR SHAKEEL A QURESHI
6039	FA/2403/1996	26/06/2015	UNION OF INDIA THROUGH CHIEF COMMERCIAL MANAGER,DIVISIONAL RLY.MANAGER	MR MUKESH A PATEL	KALIDAS KEESURAM DHUDUREJIA,MOGAL RAJAK HUSENBHAI,PARMAR CHHAGANBHAI MASHABHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR SANDIP C SHAH,MR SHAKEEL A QURESHI
6040	FA/2406/1996	17/04/2017	GEB,	MR PK PANCHOLI	MULRAJ ICE FACTORY,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
6041	FA/2411/1996	30/04/2008	EXECUTIVE ENGINEER,GEB,GEB THROUGH SECRETARY,DY ENGINEER	MR PK PANCHOLI	MULRAJ ICE FACTORY THORUGH HARIPRASAD ZAVERLAL,PROPRIETOR,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
6042	FA/2413/1996	16/08/2011	GEB THROUGH CHAIRMAN,EXECUTIVE ENGINEER(O&M),DY ENGINEER	MR PK PANCHOLI	RENUKA COMMODITIES DISTRI. OF INDIA LTD. THROUGH DIRECTORS,CHHAGANLAL POPATLAL GONDALIA,BHARATBHAI RAMJIBHAI GONDALIA	,MR AZIZ AN ALVI
6043	FA/2414/1996	10/08/2011	GUJARAT ELECTRICITY BOARD,	MR PK PANCHOLI	JAYSHREE TAXTILE,	(MR RD RAVAL)
6044	FA/2416/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BHIKHA DEVDAS PANALIA,	MS SEJAL K MANDAVIA
6045	FA/2417/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NATHA BHAGVAN AHIR,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6046	FA/2418/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	JAMNADAS AMBASI PATEL,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6047	FA/2419/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL DAYALAL AMBASI PANALIA,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6048	FA/2420/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMBAVI JERAM DECD.THRO'HEIR JAMNADAS AMBAVI PANALIA,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6049	FA/2421/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GORDHAN MOHAN DECD.THRO'HEIRS PURIBEN GORDHAN,PURIBEN GORDHAN,BABU GORDHAN,HANSHRAJ GORDHAN,LABHUBEN GORDHAN,JASHODABEN GORDHAN,HANSHABEN GORDHAN	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6050	FA/2422/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	TAPU PUNA PATEL,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6051	FA/2423/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	TAPU RAMJI PATEL,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6052	FA/2424/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	POPAT RAMJI PATEL,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6053	FA/2425/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHUNILAL KARSHANJI,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6054	FA/2426/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GUSHA RAMJI PATEL,	UNSERVED EXPIRED (N),MS SEJAL K MANDAVIA
6055	FA/2427/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PACHA KARSHAN PATEL,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6056	FA/2428/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RATNA GANGDAS DECD.THRO'HEIRS BHAGVAN RATNABHAI,BHAGVAN RATNABHAI,AMRUTABEN RATNABHAI	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6057	FA/2429/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LIMBA JADAV DECD.THRO'HEIRS UKA LIMBA GONDALIA,UKA LIMBA GONDALIA,NARSINH LIMBA GONDALIA,KANJIBHAI LIMBA GONDALIA,MANIBEN LIMBABHAI GONDALIA	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6058	FA/2430/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LAKHMAN GANGDAS DECD.THRO'HEIRRATNA GANGDAS,RATNA GANGDAS THRO' HEIRS BHAGVAN RATNA,NARAN GANGDAS,BHAGVAN RATNA,AMRUTBEN RATNA	NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MS SEJAL K MANDAVIA
6059	FA/2431/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DEVYAT LAKHMAN,JAGMAL LAKHMAN	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6060	FA/2432/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LIMBA JADAV DECD.THRO'HEIRS UKA LIMBA GONDALIA,UKA LIMBA GONDALIA,NARSINH LIMBA GONDALIA,KANJIBHAI LIMBA GONDALIA,MANIBEN LIMBA GONDALIA	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6061	FA/2433/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HIMMATLAL TRIBHOVAN DECD.THRO'HEIRS KALIDAS HIMMATLAL,KALIDAS HIMMATLAL,SURESHCHANDRA HIMMATLAL,VINODKUMAR HIMMATLAL,KISHORKUMAR HIMMATLAL	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6062	FA/2434/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SAMATBHAI GOBARBHAI,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA

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6063	FA/2435/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LIMBA JADAV DECD.THRO'HEIRS UKA LIMBA GONDALIA,UKA LIMBA GONDALIA,NARSINH LIMBA GONDALIA,KANJIBHAI LIMBA GONDALIA,MANIBEN LIMBABHAI GONDALIA	NOTICE SERVED,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6064	FA/2436/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LIMBA JADAV DECD.THRO' HEIRS UKA LIMBA GONDALIA,UKA LIMBA GONDALIA,NARSINH LIMBA GONDALIA,KANJIBHAI LIMBA GONDALIA,MANIBEN LIMBA GONDALIA	,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6065	FA/2437/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LAXMAN GANGDAS DECD.THRO'HEIRSGOKAL LAXMAN,GOKAL LAXMAN,RATNA GANGDAS,NARAN GANGDAS	NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MS SEJAL K MANDAVIA
6066	FA/2438/1996	26/11/2010	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	POONABHAI CHAKUBHAI SAKARIA,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
6067	FA/2439/1996	29/06/2018	NARENDRA CERAMICS PVT LTD,	MR HARESH H PATEL	UNION OF INDIA,	MS ARCHANA U AMIN
6068	FA/2447/1996	26/11/2008	SONI MANSUKH DURLABHJI RAJPARA,	MR PJ KANABAR	GANCHI HAJI GAFUR,ORIENTAL INSURANCE CO.LTD.,GOPAL DAHYABHAI PATEL	NOTICE UNSERVED,MR KK NAIR,MR CH VORA
6069	FA/2448/1996	17/04/2012	JITENDRA KESHAVLAL,	MR PJ KANABAR	GANCHI HAJI GAFUR,ORIENTAL INSURANCE CO.LTD.,GOPAL DAHYABHAI PATEL	
6070	FA/2449/1996	17/02/2014	NANIBAHEN IBRAHIMBHAI DESAI,	MR GM JOSHI	TRUSTEES OF SUNNI MUSLIM WAKAF COMMITTEE,NP SHAIKH,MOHMED ANWAR GULAM MOHMED CHOUDHARY,MOHMED KASAM M VALLIULLA	NOTICE SERVED,NOTICE SERVED BY DS,(MR SK BUKHARI)
6071	FA/2450/1996	16/08/2011	JASHKUNVARBA AKHUBHAI RANA,HEMKUNVERBA AKHUBHA RANA	MR PM BHATT	RANASHRI NAVALSINH ANDUBHABHAI,	SERVED BY RPAD (N),MR HD VASAVADA, (MR KD VASAVADA)
6072	FA/2454/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	BABUBHAI NARSHIBHAI PARMAR DECD. THROUGH HEIRS,RAMABEN BABUBHAI PARMAR,HARSHAD B PARMAR,CHETNA BABUBHAI,RAHUL BABUBHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	NOTICE SERVED,(MR DEEPAK M SHAH),MR SHAKEEL A QURESHI,MR RAJAN D SHAH
6073	FA/2455/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	BHAVSANG CHOTHABHAI DECEASED THRO' HEIRS.,CHOTHABHAI MAYURBHAI,MAMTABEN BHAVSANGBHAI,BHARATBHAI CHOTHABHAI,MANJUBEN CHOTHABHAI,DINESHBHAI CHOTHABHAI,HANSABEN CHOTHABHAI,NAJUBEN CHOTHABHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	NOTICE SERVED,MR PD SHAH,MR SHAKEEL A QURESHI
6074	FA/2456/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAJUBHAI RAMUBHAI DECD. THROUGH HEIRS,RAMUBHAI TULSIBHAI,CHANDRABEN RAMUBHAI,DALSUKHBHAI RAMUBHAI,RASIKBHAI RAMUBHAI,LAVINGABEN RAMUBHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	,NOTICE SERVED,(MR DEEPAK M SHAH),MR SHAKEEL A QURESHI,MR RAJAN D SHAH

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6075	FA/2457/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	VASANTABEN BHAVSANGBHAI DECD. THROUGH HEIRS,CHOTHABHAI MATHURBHAI,MAMTABEN BHAVSANGBHAI,BHARATBHAI CHOTHABHAI,MANJUBEN CHOTHABHAI,DINESHBHAI CHOTHABHAI,HANSABEN CHOTHABHAI,NAJUBEN CHOTHABHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	NOTICE SERVED,MR PD SHAH,MR SHAKEEL A QURESHI
6076	FA/2458/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	GITABEN CHOTHABHAI DECD. THROUGH HEIRS,CHOTHABHAI MATHURBHAI,BHARATBHAI CHOTHABHAI,MANJUBHAI CHOTHABHAI,DINESH CHOTHABHAI,HANSABEN CHOTHABHAI,MANJUBEN CHOTHABHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	NOTICE SERVED,MR PD SHAH,MR SHAKEEL A QURESHI
6077	FA/2459/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	LEGAL HEIRS & REPRESENTATIVES OF DECEASED ASHABEN,SAGARBHAI KAMABHAI,MINOR RANJIT,LABHUBEN SAGARBHAI,RAHUL BABUBHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	,NOTICE SERVED,MR PD SHAH,MR SHAKEEL A QURESHI
6078	FA/2460/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	CHAKUBEN BHAVSANGBHAI DECD. THROUGH HEIRS,CHOTHABHAI MATHURBHAI,MAMTABEN BHAVSANGBHAI,BHARATBHAI CHOTHABHAI,MANJUBEN CHOTHABHAI,DINESHBHAI CHOTHABHAI,HANSABEN CHOTHABHAI,MAJUBEN CHOTHABHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	NOTICE SERVED,MR PD SHAH,MR SHAKEEL A QURESHI
6079	FA/2461/1996	03/12/2009	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	LEFAL HEIRS & REPRESENTATIVES OF INJURED DINESHBHAI,CHOTHABHAI MATHURBHAI,MAJUBEN CHOTHABHAI,YUNUSBHAI HABIBBHAI,BHIKHABHAI RATANSINH VAGHELA	NOTICE SERVED,MR PD SHAH,MR SHAKEEL A QURESHI
6080	FA/2468/1996	02/12/2009	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,(MR HASMUKH THAKKER)	BHARATSINH G JHALA,KARA BHANA,DECD.THRO'HEIRS VAJIBEN KARABHAI & 4 ORS,VAJIBEN KARABHAI,DEVAYATBHAI KARABHAI,MANJUBEN KARABHAI,MUKTABEN KARABHAI,MINOR THRO' GUARDIAN VAJIBEN KARABHAI,GITABEN KARABHAI,MINOR THRO GUARDIAN VAJIBEN KARABHAI	
6081	FA/2469/1996	02/12/2009	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,(MR HASMUKH THAKKER)	BHARATSINH G JHALA,HARIJAN PALABHAI D PARMAR	
6082	FA/2470/1996	02/12/2009	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,(MR HASMUKH THAKKER)	BHARATSINH G JHALA,BAVANJIBHAI NARANBHAI	
6083	FA/2471/1996	02/12/2009	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,(MR HASMUKH THAKKER)	BHARATSINH G JHALA,DADUBHAI ISABHAI	
6084	FA/2472/1996	02/12/2009	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL,(MR HASMUKH THAKKER)	BHARATSINH G JHALA,VALLABHBHAI L PARMAR	
6085	FA/2474/1996	20/12/2011	CHANDRAKANT KHETSI,	MR A R SHAIKH	M. D. AGAD,UNITED INDIA INSURANCE CO.LTD.,NATHA SAVDAS AGAD	,MR NAVNIT M TAILOR
6086	FA/2475/1996	11/04/2012	GUJ.STATE ROAD TRANSPORT CORPN,	MR HS MUNSHAW	CHIMANLAL MANILAL,MAHENDRA K KOTHARI,RAMNIKLAL R PATEL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR PJ KANABAR

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6087	FA/2496/1996	10/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BHUPENDRABHAI GOKALDAS KAPADIA,LILABEN D/O GOKALDAS KAPADIA,GEETABEN,D/O GOKALDAS KAPADIA,HASMUKHLAL BHAWANDAS SONI,GHANSHYAMDAS J UDWANI,MAHESH @ GOPAL BHAGWANDAS SONI,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,NATWARLAL CHHOTALAL BRAHMBHATT,DRIVER TEMPO (NOT KNOWN)	,MR SA DESAI
6088	FA/2497/1996	10/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	GOPALBHAI @ MAHESHKUMAR BHAGWANDAS,NATHABHAI CHHOTABHAI BRAHMBHATT,NATHABHAI CHHOTABHAI BRAHMBHATT	NOTICE NOT RECD BACK,NOTICE SERVED
6089	FA/2506/1996	21/12/2011	GSRTC,	MR HS MUNSHAW	UTAMBHAI S HARIJAN,SONANG PAOHAN MIYATAR	NOTICE SERVED,MR PM DAVE
6090	FA/2507/1996	19/07/2013	NEW INDIA ASSURANCECO.LTD.,	(MR MR GEHANI),MR AJAY R MEHTA	NARAYAN S SATHE,SRINIVAS N SATHE,SUBHADRA N SATHE,MEGHA N SATHE,RAJENDRA BHAILAL GOHEL,MAFATBHAI,ANAND MERCANTILE BANK	RULE SERVED,MR YATIN SONI
6091	FA/2511/1996	19/07/2013	NEW INDIA ASSURANCE CO.LTD.,	(MR MR GEHANI),MR AJAY R MEHTA	SRINIVAS NARAYANBHAI SATHE,RAJENDRA BHAILAL GOHEL,MAFATBHAI,ANAND MERCANTILE BANK	RULE SERVED
6092	FA/2512/1996	19/07/2013	NEW INDIA ASSURANCE CO.LTD.,	(MR MR GEHANI),MR AJAY R MEHTA	SADASHIV K JOSHI,MUKUND SADASHIV JOSHI,RAJENDRA BHAILAL GOHEL,MAFATBHAI,ANAND MERCANTILE BANK	NOTICE SERVED,MR YATIN SONI
6093	FA/2515/1996	07/12/2011	JAYANTILAL @ KANUBHAI NATVARLAL MODI,	MR SANDIP C SHAH	RAMUBHA AGARSANG CHUDASAMA,GENERAL MANAGER,GSRTC	DELETED,MRS VASAVDATTA BHATT
6094	FA/2615/1996	28/10/2015	KIRITBHAI L PATEL,NAVINBHAI L PATEL	,MR KV GADHIA	BHIKHAJI BHAGAJI,	MR RV DESAI
6095	FA/2618/1996	30/09/2009	USHABEN NATUBHAI VANKAR,	MR HARSHIT B PATEL,MR KANUBHAI V PATEL	KHUMANSINH RAYSINH SINDHA,UNITED INDIA INSURANCE CO.LTD.,MOHMMMEDBHAI RAHIMBHAI BHAIBABHATI,IBRAHIM YUSUF VOHRA,UNITED INDIA INSURANCE COLTD.	
6096	FA/2619/1996	13/08/2009	MANISHABEN JAGDISHBHAI PRAJAPATI,	MR HARSHIT B PATEL,MR KANUBHAI V PATEL	KHUMANSINH RAYSINH SINDHA,UNITED INDIA INSURANCE CO.LTD.,MOHMMEDBHAI RAHIMBHAI BHAIBABHATI,IBRAHIM YUSUF VOHRA,UNITED INDIA INSURANCE CO.LTD.	
6097	FA/2628/1996	19/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	JASVANTI SHANTILAL BAYMAYANA, DECEASED THRO' HIS HEIRS.,GANPATRAM NANALAL PANDYA,MAHIPAT GANPATRAM PANDYA,JITENDRA GANPATRAM PANDYA,HUSSIEN SATARBHAI MEMON,SATARBHAI GANIBHAI GHADIA	,NOTICE SERVED,MR SHAKEEL A QURESHI,MS BELA A PRAJAPATI
6098	FA/2629/1996	23/11/2018	GUJARAT WATER SUPPLY & SEWERAGE BOARD,	NOTICE SERVED,MR KH BAXI	EVERGREEN TRADING CONSTRUCTIONCO.,	NOTICE UNSERVED,MR GT DAYANI
6099	FA/2631/1996	10/04/2012	MINOR YOGESH VIRABHAI,	MR VASANTS SHAH,(MRS TANVEER M SHAIKH)	DILIPKUMAR K MALHOTRA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR HITESH N ACHARYA
6100	FA/2635/1996	14/08/2017	KIRANBHAI G DESAI,	MR BB NAIK	CHANDRIKABEN D/O CHANDUBHAI DAHYABHAI,	
6101	FA/2637/1996	24/11/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	CHANDRAKANT MANEKLAL TRIVEDI,DAYABEN CHANDRAKANT TRIVEDI,KALYANGIRI KHIMGIRI GUSAI,JESWANI TRANSPORT CO.	NOTICE SERVED,MS MAMTA R VYAS
6102	FA/2666/1996	27/12/2011	HIMANSHU KANTILAL BHATT,	MR AMARNATH M BHATT,MR HRIDAY BUCH	AAPABHAI TAPUBHAI GADHAVI,BRIJKUMAR MAHESHBHAI PATHAK,NEW INDIA ASSURANCE CO LTD,SHAILESHBHAI K BHATT,MUKESH K BHATT	NOTICE SERVED,NOTICE UNSERVED,(MR HASMUKH THAKKER)

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6103	FA/2668/1996	24/07/2008	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MEENABEN B DHANGAR,MINOR SITARBEN B DHANGAR,SHANKERBHAI D DHANGAR,KESHARBEN S DHANGAR,KHANDUBHAI R PATIL,THE EXECUTIVE ENGINEER.	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR DIVYESH SEJPAL
6104	FA/2679/1996	05/08/2015	AHMEDABAD MUNICIPAL CORP.THRO'MUNICIPAL COMMISSIONER,	MR MG NAGARKAR	MANGALAM THEATRE,OWNER RAJUBHAI,	NOTICE UNSERVED
6105	FA/2684/1996	27/12/2011	KHIMJIBHAI DANABHAI NAKRANI,NEW INDIA ASSURANCE CO.LTD,RAMESHBHAI MANILAL	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR	VIMLABEN MAHENDRABHAI PARMAR,KHEMIBEN AMBARAM PARMAR	MR AV PRAJAPATI
6106	FA/2766/1996	22/01/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJI GOVIND,RAVJI GOVIND,KESHA GOVIND,ARJAN GOVIND,BACHU GOVIND	MR MEHUL S SHAH,(MR SURESHM SHAH)
6107	FA/2767/1996	22/01/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMJI MANJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
6108	FA/2768/1996	22/01/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHA DHARAMSHI THRO' HEIRS MOHAN BHIKHA PATEL,PATEL MOHAN BHIKHA,PANCHIBEN BHIKHA,NANJI DHARAMSHI	MR MEHUL S SHAH,(MR SURESHM SHAH)
6109	FA/2769/1996	22/01/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	UMARKHA ALAMKHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
6110	FA/2770/1996	21/12/2011	GSRTC,	MRS VASAVDATTA BHATT	JAKHUBHAI U CHAUHAN,ARVIND LAGJIBHAI SUTHAR	NOTICE UNSERVED,(MR SANDEEP N BHATT)
6111	FA/2771/1996	27/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKALDEVJI THR'HEIRS,,KARAMSHIBHAI GOKALBHAI,HEIR OF JAYANTIBHAI GOKALBHAI,RAMABEN J KAPADIA,LALJIBHAI GOKALBHAI	(MR SANDEEP N BHATT),MR MEHUL S SHAH,(MR SURESHM SHAH)
6112	FA/2772/1996	27/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMANT RANCHHOD,SURESH RANCHOD,CHANDULAL HANSRAJ	(MR SURESHM SHAH)
6113	FA/2773/1996	27/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARDAS POPAT,	(MR SURESHM SHAH)
6114	FA/2774/1996	27/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHIVA DEVA(DEACASED).THR'HEIRS,JINABHAI SHIVABHAI,KARSHANBHAI SHIVABHAI	NOTICE SERVED BY DS, (MR SURESHM SHAH)
6115	FA/2775/1996	27/07/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVRAJ DEVSHI THR'HEIR,PURSHOOTAM JIVRAJBHAI	NOTICE SERVED BY DS, (MR SURESHM SHAH)
6116	FA/2790/1996	01/10/2015	FIROZKHA MAHMEDKHA PATHAN (TRANSPOSED AS RESPT.NO.3),SADHURAM SHANTILAL PATEL,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	SAROJBEN JAGDISHBHAI BHAKTA,BHADRESH JAGDISHBHAI BHAKTA,FIROZKHA MAHMEDKHA PATHAN	,DELETED,MR DN PANDYA
6117	FA/2791/1996	16/08/2011	HARIYA TRADERS,	(MR YS MANKAD)	HINDUSTAN BAKELITE,SHREE CHEMICALS (INDIA)	DELETED,(MR PN BAVISHI)
6118	FA/2805/1996	10/01/2012	HURSINH A THAKORE (DELETED),AMRUTLAL S NAI,NEW INDIA ASSURANCE CO LTD	DELETED,MR SANDIP C SHAH	KAPILABEN @ ODHARBEN WD/O PARBATSINH VARUSINH,MAHENDRAKUMAR PARBATSINH MAKWANA,NIRUBEN PARBATSINH MAKWANA,SATYENDRAKUMAR PARBATSINH MAKWANA,JAYSHREEBEN PARBATSINH MAKWANA	MR SANJAY M AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6119	FA/2823/1996	26/12/2019	SARLABEN CHANDRAPRAKASH VYAS,	MR PR NANAVATI	NAROTTAMDAS S MISTRY,JASHWANTPARK COOP.SOCIETY LTD.,NIRANJANBHAI C KHASTRIYA,SUMANBEN CHANDRAKANT SHAH,VINODRAI GAJANANDBHAI DESAI,BHOGILAL MANOHARBHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR GAURAV CHUDASAMA
6120	FA/2824/1996	27/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	NATVARLAL B KAKKAD,MANGALABEN N KAKKAD,HERIS OF DECD.HANSABEN NATVARBHAI,MANHERLAL L GADHVI	,(MR HM LATHIA),MS AMIBEN H LATHIA
6121	FA/2834/1996	17/04/2017	KANTABEN WD/O BHANUPRASAD H GANDHI,CHANDRIKABEN B GANDHI,JITENDRAKUMAR B GANDHI,HARJIVANDAS H GANDHI,KESARBEN WD/O HARJIVANDAS GANDHI	,(MR MUKESH R SHAH)	HASANBHAI H MULTANI,CHATRASINH F SOLANKI,NATIONAL INSURANCE CO LTD	
6122	FA/2847/1996	10/01/2012	KAPILABEN @ ODHARBEN WD/O PRATAPSINH VARUSINH,MAHENDRAKUMAR P MAKWANA,NIRUBEN P MAKWANA,SATYENDRAKUMAR P MAKWANA,JAYSHREEBEN P MAKWANA	MR SANJAY M AMIN	HURSINH A THAKORE,AMRUTLAL S NAI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SANDIP C SHAH
6123	FA/2856/1996	29/12/2011	GSRTC THROUGH VICE CHAIRMAN & MD,	MR HS MUNSHAW	VIJAYABEN HIRJIBHAI MONPARA HEIR OF DECD. HIRJIBHAI B.,HIMANSHU HIRJIBHAI MONPARA,KEYUR HIRJIBHAI MONPARA,BHAYABHAI LAXMANBHAI MONPARA,PARVATIBEN BHAYABHAI MONPARA,BHIKHARAM KASHIRAM GONDALIYA	HL PATEL ADVOCATES
6124	FA/2865/1996	22/11/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HUSENBIN SAIYADBHAI,JAMILABEN HUSENBIN,MUSTAFA,MINOR BY GUARDIAN JAMILABEN HUSENBIN,SALMABEN ABDULVAHAB,ANWAR,MINOR GUARDIAN SALMABEN,MAHEBUB DADANBHAI KURESHI	NOTICE SERVED,MR SHAKEEL A QURESHI
6125	FA/2866/1996	09/04/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	LUHANA PARSOTTAM NARAN,DAUD NOORMAHAMAD GHANCHI DECD.THRO' HEIRS HURBAI DAUD & 1,HURBAI DUAD,FARJANA DAUD THRO' GUARDIAN & MOTHER HURBAI DAUD	,SERVED BY AFFIX. (R),RULE UNSERVED,MR A R SHAIKH
6126	FA/2868/1996	19/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HANSABEN WD/O RUPESHBHAI BABUBHAI PATEL,ROHAN RUPESHBHAI PATEL THRO' GUARDIAN HANSABEN R PATEL,BABUBHAI JOITARAM PATEL,SHARDABEN BABUBHAI PATEL,GOPALBHAI DAHYABHAI GOHIL,SHARMA & BROTHERS,OWNER BHANVARILAL M SHARMA,KANJIBHAI MOHANBHAI THAKORE,PRAVINCHAND RAVCHANDBHAI MODI	,NOTICE SERVED,MR SANDIP C SHAH
6127	FA/2874/1996	13/10/2008	PRAMODRAY V PRAJAPATI,	(MR MB GANDHI)	A'BAD MUNICIPAL CORPORATION,NATHALAL BALCHAND,CHANDULAL BALCHAND,KISHORBHAI BALCHAND	NOTICE SERVED BY DS,MR RR MARSHALL,MR PR NANAVATI
6128	FA/2875/1996	30/07/2010	GUJARAT ELECTRICITY BOARD,SECRETARY GUJARAT ELECTRICITY BOARD	MR HS MUNSHAW	CHAMANLAL PURSHOTTAM PATELIA,HANSABEN CHAMANLAL DECD.THROUGH THE LRS,DHARMESH CHAMANLAL PATELIA,BHAVNABEN LALITKUMAR LALARIYA,DHARMESH CHAMANLAL	,MR ANSHIN H DESAI
6129	FA/2877/1996	16/01/2012	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	MANHARBA PRAVINSINH,SITABA PRAVINSINH,YUVRAJSINH PRAVINSINH,PRAFULLABA PRAVINSINH,GANESHBHAI KUNVARJIBHAI KOLI,PRAVINSINH MANUBHA GOHIL	NOTICE SERVED,MR SHAKEEL A QURESHI
6130	FA/2878/1996	17/04/2017	VAIDYA GOMTIBEN GOPALDAS,	MR SHAKEEL A QURESHI	NADHA THAKARSHIBHAI KARSANJI,NIRMAL TRAVELS PVT LTD,ORIENTAL INSURANCE CO.,MAGANBHAI M MACHHI,EXECUTIVE ENGINEER,ORIENTAL INSURANCE CO.	

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6131	FA/2890/1996	22/02/2011	DHANABHAI B DAMOR,MINOR DILIP S/O DHANABHAIB DAMOR	NOTICE SERVED	AJAYKUMAR SUMALAL,NEW INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,MR VIBHUTI NANAVATI,MR YATIN SONI
6132	FA/2893/1996	07/04/2017	GSRTC,	MR HEMANT S SHAH	MAGANBHAI P SOLANKI,DHANIBEN M SOLANKI,CHAUDHARI DHANJIBHAI VITHALBHAI	
6133	FA/2896/1996	24/01/2020	EXECUTIVE ENGINEER,DEPUTY ENGINEER	MR HS MUNSHAW	KHODA KARNABHAI,	MR RC KAKKAD
6134	FA/2981/1996	28/12/2012	YOGESHCHANDRA LAXMISHANKAR DAVE,	MR BS PATEL	KANUBHAI DHULABHAI PATEL,ASRAFKHAN NIZAMKHAN PATHAN,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI
6135	FA/2984/1996	16/08/2011	GEB,DY ENGINEER,VISAVADA ELE.BOARDRURAL,	MR NK MAJMUDAR	BHANUBHAI MOHANBHAI KOLI DECD.THRO' HEIRS KANCHANBEN KOLI &5,KANCHANBEN BHANUBHAI KOLI,KAILASH BHANUBHAI KOLI,DAYA BHANUBHAI KOLI,ARVIND BHANUBHAI KOLI,MOHANBHAI PUNJABHAI,RADIABEN MOHANBHAI	,NOTICE SERVED,MS SEJAL K MANDAVIA
6136	FA/3012/1996	28/12/2011	G S R T C,	MR MG NAGARKAR	KAMLABEN W/O RATILAL R PANCHAL,RATILAL R PANCHAL DELETED AS PER COURT ORDER BELOW EXH.13,DALPATSING DAHYASING	NOTICE SERVED,DELETED,MR TAMIM ANSARI
6137	FA/3013/1996	23/07/2008	FAIZ MOHAMMED NUR MOHAMMED SHAIKH,HAMIDKHAN NAWABKHAN	MR RAJNI H MEHTA	ISMAILBHAI GULABBHAI SHAIKH,VALI MOHAMMED KALUBHAI SHAIKH,SHAKBIRBHAI JUMMABHAI,NEW INDIA ASSURANCE CO. LTD	,NOTICE UNSERVED,(MR NW ROZIA),MS REKHA C TRIVEDI
6138	FA/3016/1996	28/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	(MR SK JHAVERI)	CORONATION AGRO INDUSTRIES LTD,	MR SV RAJU
6139	FA/3017/1996	16/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR DIPAN DESAI	VIMAL VISHNUPRASAD VYAS,IQUBALBHAI ISAMAILBHAI	RULE UNSERVED,MR YN RAVANI
6140	FA/3018/1996	13/08/2008	DAHIBEN WD/O SOMABHAI LALLUBHAI,AMRUTLAL SOMABHAI DECD. THRO' HEIR PIYUSHBHAI AMRUTLAL,PIYUSHBHAI AMRUTLAL,KANTILAL SOMABHAI,BHALCHANDRA SOMABHAI,RAJANIBEN SOMABHAI,JYOTSNABEN SOMABHAI,SHARDABEN SOMABHAI	(MR CC BHALJA)	IIND ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
6141	FA/3021/1996	28/12/2011	KATAYALA MANGAL RATHWA,	MR HARSHIT B PATEL,MR KANUBHAI V PATEL	BUDHIYA KESHAVBHAI RATHWA,GOPALDAS CHHITABHAI DARJI,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6142	FA/3026/1996	09/01/2012	UNION OF INDIA WESTERN RAILWAY,JAGMAL SAMATBHAI	MR MUKESH A PATEL,MR SHANTILAL S SHAH	NARBHERAM GHELABHAI PATEL (DECD. THRO.LR'S),RAMAGAURI NARBHERAM PATEL,MINOR CHANDRESH NARBHERAM THRO' RAMAGAURI NARBHERAM,MINOR ASMITA NARBHERAM THRO' RAMAGAURI NARBHERAM PATEL,MINOR PUNAM NARBHERAM PATEL THRO' RAMAGAURI NARBHERAM,GHELABHAI PARBATBHAI,JADIBEN GHELABHAI	,MR SHAKEEL A QURESHI
6143	FA/3038/1996	13/06/2012	BHIKHABHAI AMBALALA PATEL,	MR JA ADESHRA	BANSIBHAI THAKORBHAI PATEL,CHOTABHAI MOTIBHAI PATEL,ORIENT FIRE & GENERAL INSURANCE CO LTD,ORIENT INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR
6144	FA/3039/1996	06/03/2012	BABUBHAI ZAVERBHAI THAKOR,	MR JA ADESHRA	BANSIBHAI THAKORBHAI PATEL,CHHOTABHAI MOTIBHAI PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO LTD,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR
6145	FA/3040/1996	25/11/2010	STATE OF GUJARAT,DY COLLECTOR	GOVERNMENT PLEADER	BALUBEN CHANDRASINH DAJIBHAI,	UNSERVED EXPIRED (R)

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6146	FA/3041/1996	18/04/2012	DINESH H CHAVDA,	(MR HM PRACHCHHAK)	HASAN MOHAMMAD PATHAN,GULAMALI GULAM NABI SHAIKH,ORIENTAL INSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR RC KAKKAD,MR ANAL S SHAH,MR RUTUL P DESAI
6147	FA/3046/1996	05/04/2018	EXECUTIVE ENGINEER,DY ENGINEER	MS NAYANA V PANCHAL	PREMJI KARSHAN HARIJAN,BHIKHA ARJAN @ MARKA KOLI	UNSERVED EXPIRED (R),MR GAJENDRA P BAGHEL
6148	FA/3055/1996	17/04/2017	VALIBEN WD/O LAKHABHAI DUNGARBHAI,	(MR DHIRENDRA MEHTA)	JAGABHAI VANABHAI VAGHRI,	
6149	FA/3069/1996	19/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	MANGUBEN NATHUBHAI,PANCHABHAI JAYRAMBHAI,BALUBEN PANCHABHAI,SULEMANBHAI A GHOGHAVI,BHAGWANBHAI BHULCHAND	NOTICE SERVED,MR DAXESH T DAVE,(MR RS TALREJA),MS SONAL D VYAS
6150	FA/3070/1996	19/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	THAKARSHIBHAI SAMATBHAI KHASIA,SULEMANBHAI ALJIBHAI GHOGHAVI.,BHAGWANBHAI BHULCHAND PARTNER M/S PREMCHAND & BROTHERS	(MR RS TALREJA),MS SONAL D VYAS
6151	FA/3071/1996	19/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	SAMATBHAI JAYRAMBHAI KHASIA,SULEMANBHAI ALJIBHAI GHOGHAVI,BHAGWANBHAI BHULCHAND PARTNER.	(MR RS TALREJA),MS SONAL D VYAS
6152	FA/3072/1996	29/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	MANGALAM THEATRE,	MR VIBHUTI NANAVATI
6153	FA/3073/1996	04/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR JAYANT P BHATT	BANK OF RAJASTHAN LTD.,	MR. D. P. KINARIWALA
6154	FA/3074/1996	23/03/2010	MARIAM ALI MOHMED HEIRS OF DECD.ABDUL MOHMED ABDUL GANI,BILKISH ALI MOHMED	(MR AJ SHASTRI)	BHARUCHA HARDWARE MART,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6155	FA/3075/1996	26/07/2011	REGIONAL DIRECTOR,ESI CORP.,	MR HEMANT S SHAH	MOHANLAL B BUNDELA,	MR MAULIK N SHAH
6156	FA/3076/1996	29/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	UPENDRA RANCHHODLAL SHAH,	MR VIBHUTI NANAVATI
6157	FA/3089/1996	27/03/2017	GSRTC,	MR HEMANT S SHAH	GHANSHYAMBHAI JAYCHADBHAI GAJJAR,SOMABHAI JIVABHAI RABARI	
6158	FA/3090/1996	16/08/2011	GUJARAT ELECTRICITY BOARD THRO.SECRETARY,DEPUTY ENGINEER	MR HS MUNSHAW	AMBALAL BACHULAL JAISWAL,HIRABEM AMBALAL JAISWAL,MINOR VIJAY AMBALAL JAISWAL,MINOR ATUL AMBALAL JAISWAL,MINOR JAGRUTIBEN AMBALAL JAISWAL,MINOR ANJNABEN AMBALAL JAISWAL,MINOR SONAL AMBALAL JAISWAL,MINOR RUPA AMBALAL JAISWAL,BACHULAL CHANDULAL JAISWAL,SHANTABEN BACHUBHAI JAISWAL	MR YOGESH S LAKHANI
6159	FA/3091/1996	17/04/2017	MAGANBHAI BULAKHIDAS PATEL,	MR AM PAREKH	JAGIBEN HATHABHAI VAGHARI,GANDABHAI HATHABHAI VAGHARI	
6160	FA/3093/1996	27/12/2011	PARAKRAMSINGH POPATBHAI GOHIL,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	MINOR MUNIBEN A SUNARA,THRO' GUARDIAN PUNJABHAI C SUNARA,MINOR AJAY A SUNARA,THRO' GUARDIAN PUNJABHAI C SUNARA,MINOR SANJAY A SUNARA,THRO' GUARDIAN PUNJABHAI C SUNARA	(MR JT TRIVEDI)
6161	FA/3097/1996	04/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR JAYANT P BHATT	HARSHAD D JOSHI,	MR RF BHAGAT

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6162	FA/3104/1996	04/10/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	KASHYAP CERAMICS,	RULE SERVED
6163	FA/3105/1996	29/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	NURUNISSA YASINMIYA FARUKI, MADHURAM CINEMA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
6164	FA/3106/1996	29/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	NURUNISSA YASINMIYA FARUKI, MADHURAM CINEMA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
6165	FA/3107/1996	29/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	NURUNISSA YASINMIYA FARUKI MADHURAM CINEMA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
6166	FA/3111/1996	29/06/2018	JIVANLAL BHAGWANDAS,PYRARIBEN,WD/O BHAVRLAL BHAGWANDAS,JETHMAL BHAGWANDAS,THRO'POWER OF ATTON.ISHWARLAL JIVANLAL	,NOTICE SERVED	UDAYCHAND BHAGWANDAS,MOHANLAL MULTANMAL'S,DECD. THRO'HEIRS,KISHORKUMAR M BHANGALI,MOHINIBEN M BHANSALI,WD/O MOHANLAL MULTANAMAL,SHANKUNTALABEN B SALECHA,NIMALABEN B OSIVAL,SOBHANA D NAHTA,PRIAYADARSHINI RAJENDRAKUMAR NAHTA	,MR KV SHELAT
6167	FA/3112/1996	27/12/2011	SATTARBHAI ISABHAI,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	REHMATBEN MEHBOOB SANDHI,MINOR MAHMEDSHAKI M SANDHI BY GUARDIAN REHMATBEN M SANDHI,MINOR YASIMBANU M SANDHI THRO'GUARDIAN REHMATBEN M SANDHI,MINOR MAMMADRAFIQ M SANDHI BY GUARDIAN REHMATBEN M SANDHI,MINOR FARIDA M SANDHI THRO' GUARDIAN REHMATBEN M SANDHI,TAJMOHAMMED ALI MOHAMMED SANDHI DEL.AS PER CT.O.28.1.11,AMINABANU TAJMOHAMMED SANDHI	NOTICE SERVED,DELETED,MR BS PATEL,MRS RANJAN B PATEL
6168	FA/3114/1996	30/11/2010	GSRTC,	MR HS MUNSHAW	NARESH B JAISWAL,	MR DIVYESH SEJPAL
6169	FA/3115/1996	25/04/2017	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KANTILAL RAMJIBHAI,KOLI PATEL ODHAVJIBHAI MOTIBHAI,RAHIMBHAI A MALANI SINCE DECEA-SED THRO'HIS HEIRS & LRS.,MOHMADBHAI RAHIMBHAI MALANI,ALLAUDDIN RAHIMBHAI MALANI	,NOTICE SERVED
6170	FA/3116/1996	19/01/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	NANIBEN L KOLI,MINOR RAGHUBHAI LABHUBHAI,MINOR JAGDISHBHAI LABHUBHAI THRO'OPP.NO.1,LAKHUBEN R KOLI,PETHABHAI A AHIR,MERABHAI D AHIR	MS DEVYANI N DAVE,(MR JT TRIVEDI),NANAVATY ADVOCATES
6171	FA/3122/1996	02/12/2019	JOGA MEHA BUMBADIA,	NOTICE SERVED	CHUNILAL DALPATRAI THAKKAR,	NOTICE SERVED
6172	FA/3124/1996	27/07/2011	MAGANBHAI MATHURBHAI PATEL,	MR JITENDRA M PATEL	HIRABHAI PARSOTTAMBHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL
6173	FA/3125/1996	29/07/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	CORONATION FLOUR MILLS,	NOTICE SERVED
6174	FA/3126/1996	16/08/2011	SADA LAKHMA KODARAVI,	(MR DK ACHARYA)	CHUNILAL DALPATRAI THAKKAR,	NOTICE SERVED
6175	FA/3127/1996	19/11/2013	VISHNUBAI T PATEL,	MR DM THAKKAR	STATE OF GUJARAT,EXCUTIVE ENGINEER,CHIEF ENGINEER AND JOINT SECRETARY	GOVERNMENT PLEADER
6176	FA/3128/1996	17/09/2019	DINESHKUMAR LAVJIBHAI PAMRAR,	MR PM BHATT	JYOTSANABEN D/O JIVANLAL PUNJABHAI,	MS HEMLATTA JHAVERI
6177	FA/3129/1996	12/07/2011	BHAGWATLAL CHIMANLAL MODI,PUSHPABEN BHAGWATLAL MODI	MS PJ DAVAWALA	KANTILAL MOHANLAL PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,DALPATSINH U RATHOD (TRUCK DRIVER),BHOJUMAL SUMARMAL MAGWANI SINDHI,ORIENTAL INSURANCE CO LTD,POPATLAL V BHARWAD,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,DELETED,MR AJAY R MEHTA

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6178	FA/3131/1996	16/01/2012	KURESHI MAKBOOLHUSEN MAHMADBHAI,ORIETNAL INSURANCE COMPANY LTD	MR RAJNI H MEHTA	SHARIFABIBI WD/O HAJIMIYA SIRAJMIYA,MOHMAD ASIF S/O HAJIMIYA SIRAJMIYA,MAHMAD ARIF S/O. HAJIMIYA SIRAJMIYA,NILOFARBANU D/O. HAJIMIYA SIRAJMIYA,KURESHI AKBARBHAI AHMEDBHAI,MAHBOOHUSEN MOHMADBHAI KURESHI	NOTICE SERVED,MR SM BHATT
6179	FA/3132/1996	02/07/2013	RAJESH GINNING FACTORY,	ADV.GENERAL SERVED,MR RAJNI H MEHTA	KUNDABEN NARENDRA KUMAR,MITESHKUMAR NARENDRA,HUNNY NARENDRAKUMAR,MINOR JANKI NARENDRAKUMAR,RUGNATH BODY CHOUDHARY,TAPUBHA D CHAUHAN,NEW INDIA ASSURANCE CO LTD,JAYABEN NATHUBHAI,HARUN HUSSAIN DRIVER,NATIONAL INSURANCE CO LTD	,(MR HM BHAGAT),MR MANOJ N POPAT,MR MTM HAKIM,MS LILU K BHAYA
6180	FA/3133/1996	29/11/2010	ORIENTAL INSURANCE CO LTD,KRISHANCHAND M SHARMA	MR KK NAIR	RASHIDABANU JAFARALI,ALLSARJA JAFARBHAI,NILAMBANU JAFARALI,ARIFALI JAFARALI,RUBINABANU JAFARALI	(MR NAGIN N GANDHI)
6181	FA/3136/1996	15/06/2010	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MEMON IBRAHIMBHAI ISUBBHAI,THAKOR PRABATJI DHIRAJI,HEIRS OF RASULBHAI ISUBHAI MEMON,NAFISABEN MAHMADHUSEN GULABNABI,BADARUBEN USMANBHAI,FAIKYABEN UNUSBHAI,KULSUMBEN IDRISHBHAI,HAMIDABEN AMINBHAI,MEMON ISMAILBHAI RASULBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
6182	FA/3138/1996	28/07/2008	STATE OF GUJARAT,DISTRICT & SESSIONS JUDGE,CHIEF SECRETARY	,GOVERNMENT PLEADER	JAYABEN JIVRAJBHAI,DANIBEN HANSRAJBHAI,SOBHNABEN JIVRAJBHAI,SANGITABEN JIVRAJBHAI,VILASBEN JIVRAJBHAI,BHIKHUBHAI JIVRAJBHAI,RAMBHAI JIVRAJBHAI	MS SUDHA R GANGWAR
6183	FA/3139/1996	23/09/2008	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR DG CHAUHAN	HEIRS OF RAVJIBHAI JIVABHAI,KANKUBEN BHAYABHAI WD/O RAVJIBHAI JIVABHAI,MUKESH RAVJIBHAI,HANSABEN RAVJIBHAI,RAMESH RAVJIBHAI,BALEL PIPARIA GRAM PANCHAYAT	,NOTICE SERVED,MR PJ KANABAR
6184	FA/3140/1996	12/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	VADNAGARWALA DYING & PRINTING WORKS THRO' YAKUBBHAI N UMAR,	MS SHAKUNTALA V SONI
6185	FA/3142/1996	09/05/2012	UNITED INDIA INSURANCE COMPANYLTD.,	MR VIBHUTI NANAVATI	NATVARLAL MULJIBHAI PABARI,JESA MORBI GOJIYA,RANABHAI AMARABHAI	NOTICE SERVED,MS MEGHA JANI
6186	FA/3143/1996	23/01/2019	RAMSWAROOP BHAVARLAL PANCHARIA,	(MR SK BUKHARI)	KISHANCHAND SAJANDAS,SAJANDAS & SONS	MR KJ VORA
6187	FA/3145/1996	05/11/2015	MANHARLAL MAGANLAL MEHTA,	(MR MB GANDHI)	GUJARAT INDUSTRIAL CO-OPERATI--VE BANK LTD.,	MR JB DASTOOR
6188	FA/3148/1996	06/07/2018	DHARMENDRA MAHAVALSING CHAUHAN,	MR NAVIN K PAHWA	DENA BANK,VIRENDRASINH M CHAUHAN,SAVITADEVI U.CHAUHAN	NOTICE SERVED BY DS,MR PK GOR
6189	FA/3149/1996	24/01/2012	SHUSHILABEN J THAKKAR,MINOR,JAHNAVIBEN J THAKKAR THRO'APP.NO.1,MINOR MADHAVIBEN J THAKKAR	,MR MTM HAKIM	MANSINH F MAHIDA,GSRTC,NANDUBEN M THAKKAR,MINOR DHARMESH J THAKKAR,THRO'JAYSHREE HARIDA	DELETED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT
6190	FA/3152/1996	22/11/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR BH BHAGAT,(MR PV NANAVATI),MR VIBHUTI NANAVATI	DILIPSINH JASHVANTSINH SOLANKI,HARSHADBEN WD/O JASHVANTSINH NANUSINH SOLANKI,DARIYABEN WD/O NANUSING SOLANKI,ARELA ARCHIT DELETED,PANDURANG R RAO	NOTICE SERVED,SERVED BY RPAD (N),DELETED,MR MANISH R BHATT
6191	FA/3153/1996	25/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	DAKSHABEN WD/O PANKAJKUMAR BALVANTBHAI PATEL,MINOR PAYAL PANKAJKUMAR PATEL,MINOR DHRUVITABEN PANKAJKUMAR PATEL,BALVANTBHAI CHIMANBHAI PATEL,NIRMALABEN BALVANTBHAI PATEL,KALPESHBHAI BALVANTBHAI PATEL,INDRAPRABHUSHAN GAURISHANKAR PANDE	NOTICE SERVED
6192	FA/3156/1996	07/01/2008	GSRTC,	MR DIPAN DESAI	ILABEN KANTILAL CHOTAI,	MR KL DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6193	FA/3157/1996	08/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAGANBHAI M PATEL,DECD.THRO' HEIRS LILABEN MAGANBHAI & 4,LILABEN MAGANBHAI,WIDOW,BHAGYESH MAGANBHAI,MINOR DHARMESH MAGANBHAI THRO'MOTHER LILABEN MAGANBHAI,MULJIBHAI THOBHANBHAI,TAKHUBEN MULJIBHAI,RAJAK D MEMON,BHARATKUMAR PRAVINCHANDRA CHANDRANA	,MR DIVYESH SEJPAL
6194	FA/3198/1996	27/02/2012	GSRTC,	(MR MD PANDYA)	MADHUBEN WD/O GEMALSINH BHARATSINH RATHOD,MINOR MINAXIBEN GEMALSINH THRO' GUARDIAN MADHUBEN G.,MINOR NAYANABEN GEMALSINH THRO' GUARDIAN MADHUBEN G,MANIBEN BHARATSINH RATHOD DECD.THROUGH THE LRS,BALVANTSINH BHARATSINH RATHOD,DHARMENDRA BHARATSINH RATHOD,DHARMISTHABEN BHARATSINH RATHOD,MADHUBEN BHARATSINH RATHOD,BHARATSINH PRABHATSINH RATHOD,MADHAVSINH RANCHHODSINH JADAV ST DRIVER	,NOTICE UNSERVED,UNSERVED EXPIRED (N)
6195	FA/3200/1996	04/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	CORONATION RICE MILLS THRO' PRO. RAMESHCHANDRA N SHAH,	MR MC BHATT
6196	FA/3201/1996	29/11/2019	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	CHANDULAL SHIVLAL INVESTMENT PVT.LTD.,	
6197	FA/3208/1996	02/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	MANGALAM THEATRE,	MR VIBHUTI NANAVATI
6198	FA/3243/1996	07/02/2012	UMESHKUMAR(MINOR)S/O RAMJIBHAI,MINOR MEHUL,S/O RAMJIBHAI PARMAR,MINOR INDRAVADAN ,S/O RAMJIBHAI PARMAR,MINOR PRAVINKUMAR,S/O RAMJIBHAI PARMAR,SHASHIKANT R PARMAR,KISHORKUMAR R PARMAR,GUARDIAN OF APPELLANTS NO.1 TO 4	MR MANISH R BHATT	RAVINDRA ROADWAYS,EXECUTIVE ENGINEER,ROAD & BUILDING DIVN.,UNITED INDIA INSURANCE CO LTD,NEW INDIA ASSURANCE CO LTD	GOVERNMENT PLEADER,NOTICE SERVED,MS HINA DESAI,MR GC MAZMUDAR,MR HG MAZMUDAR
6199	FA/3308/1996	29/09/2009	NEW INDIA ASSURANCE CO LTD,	MR BH BHAGAT,(MR PV NANAVATI),MR VIBHUTI NANAVATI	KAILASHBEN R PANCHAL,WD/O DECDROHITBHAI C PANCHAL,MINOR SHAILESHBHAI R PANCHAL, THRO'APPL.NO.1,MINOR NARESHBHAI R PANCHAL,MANIBEN C PANCHAL,PUNAMCHANDBHAI C PANCHAL,KIRANKUMAR R SHAH	
6200	FA/3309/1996	05/03/2015	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	KIRIT DHARAMSIBHAI MODI,NARENDRKUMAR TUKARAM DHUMAL,RABAMIN PVT. LIMITED	NOTICE SERVED,SERVED BY AFFIX(N),MR AM PAREKH,MR BP DALAL,MS ASHA D TIWARI
6201	FA/3312/1996	18/09/2009	MAGANBHAI TULSIBHAI PARMAR DECD. THRO' HEIR SHIVUBEN M &6,SHIVUBEN MAGANBHAI PARMAR,KANTIBHAI MAGANBHAI PARMAR THRO' GUARDIAN SHIVUBEN M,MANSUKHBHAI MAGANBHAI PARMAR THRO' GUARDIAN SHIVUBEN M,JASIBEN MAGANBHAI PARMAR THRO'GUARDIAN SHIVUBEN MAGANBHAI,RAMILABEN MAGANBHAI PARMAR THRO' GUARDIAN SHIVUBEN MAGAN,KAMLABEN MAGANBHAI PARMAR THRO' GUARDIAN SHIVUBEN MAGAN		AMRUTBHAI DEVCHAND PATEL,SHRICHAND MULCHAND,NEW INDIA INSURANCE CO.LTD.	
6202	FA/3313/1996	17/04/2017	DISTRICT DEVELOPMENT OFFICER,	MR VIJAY H PATEL	AMRUTBEN W/O BABARBHAI SOMABHAI PARMAR,JAYANTILAL PARSHOTTAMDAS RAVAL,GANAPATSINH AMBALAL CHAUHAN,COLLECTOR,STATE OF GUJARAT	
6203	FA/3354/1996	17/04/2017	KALIDAS KODARBHAI PATEL,MANJULABEN KALIDAS PATEL	MR HM PARIKH	BHIMSING SARDARSING PARMAR,AMRITBHAI KISHORBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	
6204	FA/3355/1996	17/04/2017	KALIDAS KODARBHAI PATEL,MANJULABEN KALIDAS PATEL	MR HM PARIKH	TEJUMAL ROCHIRAM HASVANI,ORIENTAL INSURANCE CO.LTD.	
6205	FA/3356/1996	17/04/2017	HARENDRAKUMAR AMBALAL PATEL,MANJULABEN KALIDAS PATEL	MR HM PARIKH	BHIMSINH SARDARSINH PARMAR,AMRITBHAI KISHORBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6206	FA/3357/1996	17/04/2017	KALAVATIBEN AMBALAL PATEL,MANJULABEN KALIDAS PATEL	MR HM PARIKH	BHIMSINH SARDARSINH PARMAR,AMRITBHAI KISHORBHAI PATEL,ORIENTNAL INSURANCE CO.LTD.	
6207	FA/3430/1996	01/07/2016	ARVINDBHAI CHHOTUBHAI DESAI [SECRETARY],ARVINDBHAI CHHOTUBHAI DESAI [TRUSTEE],NATHUBHAI RAVJIBHAI RATHOD	(MR RN SHAH)	VANMALIBHAI NARANBHAI PATEL,CHHANABHAI VANMALIBHAI HALPATI,NARANBHAI MAGANBHAI PATEL,CHARITY COMMISSIONER	NOTICE SERVED,UNSERVED EXPIRED (N),(MR SK JHAVERI)
6208	FA/3526/1996	17/06/2010	VINAYAK YASHWANT PATIL,KOTUMAL PRABHUMAL	MR CJ VIN	RAMUBHAI CHHAGANBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED
6209	FA/3527/1996	17/04/2017	MINOR ARJANBHAI @ HAJURBHAI PUNJABHAI,	PARTY IN PERSON	BHIMSING S PARAMAR,AMRITBHAI K PATELO,ORIENTAL INSURANCE CO LTD	
6210	FA/3528/1996	17/04/2017	MINOR KALI,@ KALAVATIBEN SUKHABHAI,THRO'SUKHABHAI,		BHIMSING S PARAMAR,AMRITBHAI K PATELO,ORIENTAL INSURANCE CO LTD	
6211	FA/3529/1996	02/05/2017	KALABHAI S PARMAR,	NOTICE SERVED	BHIMSING S PARAMAR,AMRITBHAI K PATELO,ORIENTAL INSURANCE CO LTD	
6212	FA/3530/1996	22/08/2008	ESI CORP.,	MS KETAKI B SHAH	SHANTILAL GOPALDAS,	(MR NIGAM R SHUKLA)
6213	FA/3533/1996	21/12/2011	GUJ.STATE ROAD TRANSPORT CORPN,	MR YN RAVANI	THAKARSHI BHIMABHAI MAKWANA,	(MR SUNIL C PATEL)
6214	FA/3534/1996	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	ROHITBHAI D PARMAR DECEASED THROUGH HIS HEIRS,BABUBHAI DAHYABHAI PARMAR,VIKRAMBHAI DAHYABHAI PARMAR,PRAVINBHAI DAHYABHAI PARMAR,PRAVINSINH NAVUBHA GOHIL	,NOTICE SERVED,MR SHAKEEL A QURESHI
6215	FA/3536/1996	19/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	CHOTHIBEN MENSHI,SILU MAHMAD GHANCHI,GOVINDRAM MOTIRAM GONDALIA,MAYA SHAMLA,MER SUKHA GHELA	NOTICE SERVED,UNSERVED EXPIRED (N),MR RD DAVE
6216	FA/3538/1996	07/07/2010	USMANBHAI DARIVAKHAN SETA,SECRETARY,GUJARAT SHIP BREAKERASSOCIATION,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	PRAHLADBHAI HARIBHAI TRIVEDI DECD.THRO' HEIRS JAISHRIBEN &5,JAISHRIBEN P TRIVEDI,SAMISHTHABEN P TRIVEDI,JIGNASABEN P TRIVEDI,BHARTIBEN P TRIVEDI,MINOR KETAN P TRIVEDI,MINOR ALPABEN P TRIVEDI	NOTICE SERVED,MR BM MANGUKIYA
6217	FA/3539/1996	17/04/2017	BUDHIBEN S PARMAR,	MR HM PARIKH	BHIMSINH S PARMAR,AMRITBHAI K PATEL,ORIENTAL INSURANCE CO LTD	
6218	FA/3540/1996	02/03/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SONABEN WD/O MANGAL S SOLANKI & MANEKBEN WD/O SHANKERBHAI,MAGANBHAI SHANKERBHAI SOLANKI,MANIBHAI SHANKERBHAI SOLANKI,DHANABHAI SHANKERBHAI SOLANKI,NAVINCHANDRA ISHWARBHAI PATEL,GSRTC,PUNAMBHAI ISHWARBHAI VAGHELA DELETED CT.ORDER DTD.30-01-12.,RAMESHBHAI BHIKHABHAI PATEL	,DELETED,UNSERVED EXPIRED (R),MR DF AMIN,MR HS MUNSHAW,MR KG SHETH,MR. JAY M THAKKAR
6219	FA/3541/1996	13/01/2012	TUSHAR K VANIA APPE.1 TRANSPOSED AS RESP.2 AS P.C.O D5.11.96,WATER TREAT ENGINEERING,NEW INDIA ASSURANCE CO LTD	,DELETED,MR RAJNI H MEHTA	ITBAR HUSEN HASAM,TUSHAR KIRITBHAI VANIA	,MR RC KAKKAD
6220	FA/3545/1996	11/07/2011	PATEL KACHARABHAI ISHVARLAL,	MR BS PATEL	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
6221	FA/3546/1996	11/07/2011	PATEL VIRAMBHAI AMULAKHBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6222	FA/3547/1996	11/07/2011	PATEL PITAMBARBHAI KHUSALDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6223	FA/3548/1996	11/07/2011	PATEL MOHANBHAI CHAGANBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6224	FA/3549/1996	11/07/2011	PATEL BALCHANDBHAI MADHAVBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6225	FA/3550/1996	11/07/2011	PATEL AMBALAL BHOGILAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6226	FA/3551/1996	11/07/2011	PATEL RAMCHANDBHAI BECHARDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6227	FA/3552/1996	11/07/2011	PATEL CHIMANLAL SHIVRAM,PATEL PASHIBEN KANTILAL	,MR BS PATEL	SPL.LAQ OFFICER,	
6228	FA/3553/1996	11/07/2011	PATEL HARGOVANDAS SHIVRAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6229	FA/3554/1996	11/07/2011	PATEL VITHALBHAI KACHARABHAI,PATEL KANTILAL KACHARABHAI	,MR BS PATEL	SPL.LAQ OFFICER,	

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6230	FA/3555/1996	11/07/2011	PATEL BHAGWANBHAI JOITAMRAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6231	FA/3556/1996	11/07/2011	THAKOR KUBERJI MANKAJI,THAKOR DIVANJI MANKAJI	,MR BS PATEL	SPL.LAQ OFFICER,	
6232	FA/3557/1996	11/07/2011	PATEL PARSOTAMBHAI JOITARAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6233	FA/3558/1996	11/07/2011	PATEL NATHABHAI SHIVRAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6234	FA/3559/1996	11/07/2011	CHAUDHARI MANDHUBHAI MOTIBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6235	FA/3560/1996	11/07/2011	PATEL MENABEN KACHARABHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6236	FA/3561/1996	11/07/2011	PATEL BABABHAI AMBARAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6237	FA/3562/1996	11/07/2011	PATEL ISHWARBHAI JETHARAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6238	FA/3563/1996	11/07/2011	DIVABEN W/O MANSAGJI PAHADJI,	MR BS PATEL	SPL.LAQ OFFICER,	
6239	FA/3564/1996	11/07/2011	PATEL RAIBEN W/O ISHWAR JIVRAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6240	FA/3565/1996	11/07/2011	PATEL NARANDAS MAGANLAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6241	FA/3566/1996	11/07/2011	PATEL MANGALDAS HARGOVANBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6242	FA/3567/1996	11/07/2011	PATEL SHIVABHAI DWARKADAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6243	FA/3568/1996	11/07/2011	PATEL SHANKARLAL BALCHANDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6244	FA/3569/1996	11/07/2011	PATEL LILABHAI KACHARABHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6245	FA/3570/1996	11/07/2011	PATEL SHIBRAMBHAI JIVRAMBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6246	FA/3571/1996	11/07/2011	PATEL GANESHBHAI MANILAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6247	FA/3572/1996	11/07/2011	PATEL NAROTAMBHAI LAKHUBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6248	FA/3573/1996	11/07/2011	PATEL ASHWINKUMAR AMBALAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6249	FA/3574/1996	11/07/2011	PATEL AMTHABHAI NATHUBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6250	FA/3575/1996	11/07/2011	PATEL SHANKARLAL RANCHODDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6251	FA/3576/1996	11/07/2011	RAMABHAI BHAGVANBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6252	FA/3577/1996	11/07/2011	PARSURAMDAS RAGUVARDASJI,	MR BS PATEL	SPL.LAQ OFFICER,	
6253	FA/3578/1996	11/07/2011	PATEL MULCHANDBHAI CHATURDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6254	FA/3579/1996	11/07/2011	PATEL NARAYANBHAI SHANKARLAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6255	FA/3580/1996	19/02/2018	PATEL JETHALAL MOHANLAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6256	FA/3581/1996	11/07/2011	PATEL DAGHUBHAI UGARCHAND,	MR BS PATEL	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
6257	FA/3582/1996	11/07/2011	PATEL CHIMANLAL JETHALAL,PATEL PARSOTAMBHAI SHANKARLAL	,MR BS PATEL	SPL.LAQ OFFICER,	
6258	FA/3583/1996	11/07/2011	PATEL DAGHUBHAI NATHABHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6259	FA/3584/1996	11/07/2011	PATEL MAHENDRAKUMAR JIVRAMDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6260	FA/3585/1996	11/07/2011	PATEL DAHYABHAI TRIBHOVANDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6261	FA/3586/1996	11/07/2011	KANTILAL MAFATLAL PATEL,	MR BS PATEL	SPL.LAQ OFFICER,	
6262	FA/3587/1996	11/07/2011	BHIKHABHAI SHIVRAM PATEL,	MR BS PATEL	SPL.LAQ OFFICER,	
6263	FA/3588/1996	11/07/2011	KARSHANBHAI JIVRAM PATEL,	MR BS PATEL	SPL.LAQ OFFICER,	
6264	FA/3589/1996	11/07/2011	CHHAGANLAL SHIVRAM PATEL,	MR BS PATEL	SPL.LAQ OFFICER,	
6265	FA/3590/1996	11/07/2011	MOHANLAL BULCHANDDAS PATEL,	MR BS PATEL	SPL.LAQ OFFICER,	
6266	FA/3591/1996	11/07/2011	NARAYANBHAI BABALDAS PATEL,	MR BS PATEL	SPL.LAQ OFFICER,	
6267	FA/3592/1996	11/07/2011	PATEL SHAMALDAS BHAGVANDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6268	FA/3593/1996	11/07/2011	PATEL LAXMANBHAI MAGANLAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6269	FA/3594/1996	11/07/2011	PATEL CHANDRAKNAT BACHUBHAI,PATEL SURYAKANT BACHUBHAI	,MR BS PATEL	SPL.LAQ OFFICER,	
6270	FA/3595/1996	11/07/2011	PATEL AMRUTBHAI PRABHUDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6271	FA/3596/1996	11/07/2011	PATEL KANTILAL AMBALAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6272	FA/3597/1996	11/07/2011	PATEL JAYANTIBHAI PRABHUDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6273	FA/3598/1996	11/07/2011	PATEL BHAGVANDAS AMICHANDDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6274	FA/3599/1996	11/07/2011	PATEL SAKKALCHAND TRIKAMLAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6275	FA/3600/1996	11/07/2011	PATEL BECHARBHAI PURSHOTAMDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6276	FA/3601/1996	11/07/2011	PATEL BHIKHABHAI RAMABHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6277	FA/3602/1996	11/07/2011	PATEL MOTILAL TRIBHOVANDAS,	MR BS PATEL	SPL.LAQ OFFICER,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6278	FA/3603/1996	11/07/2011	PATEL AMRUTBHAI RANCHODDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6279	FA/3604/1996	11/07/2011	PATEL DAHYABHAI CHELDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6280	FA/3605/1996	11/07/2011	PATEL MADHABHAI JOITABHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6281	FA/3606/1996	11/07/2011	PATEL MAHESHKUMAR ISHVARLAL,PATEL KHEMIBEN ISHVARLAL	,MR BS PATEL	SPL.LAQ OFFICER,	
6282	FA/3607/1996	11/07/2011	PATEL MONGIBEN MOHANLAL,	MR BS PATEL	SPL.LAQ OFFICER,	
6283	FA/3608/1996	11/07/2011	PATEL SHANKARBHAI MAGANBHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6284	FA/3609/1996	11/07/2011	PATEL HARGOVANDAS KACHRABHAI,	MR BS PATEL	SPL.LAQ OFFICER,	
6285	FA/3610/1996	11/07/2011	PATEL ATMARAM JIVRAM,	MR BS PATEL	SPL.LAQ OFFICER,	
6286	FA/3611/1996	11/07/2011	PATEL JOITABHAI HARGOVANDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6287	FA/3612/1996	11/07/2011	PATEL BALDEVBHAI PARSOTAMDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6288	FA/3613/1996	11/07/2011	PATEL KANTILAL PARSOTAMDAS,	MR BS PATEL	SPL.LAQ OFFICER,	
6289	FA/3616/1996	20/12/2011	HABIBBHAI TAPUBHAI SINDHI,SHARDABEN HABIBBHAI SINDHI	MR HASIT DAVE	BACHUBHAI HARIBHAI GOSAI,C.G. CHEMICALS & DYES TRADING LTD,NEW INDIA INSURANCE CO LTD	,MR AJAY R MEHTA,NANAVATI ASSOCIATES
6290	FA/3698/1996	02/02/2012	MANUBHAI NAGJIBHAI,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA	GAFARBHAI I JABUDIYA,UMSIBEN G JABUDIYA,SAKINABEN CHANDBHAI,MINOR MOHMMADSOYAB ABDULBHAI,YUNUS GAFARBHAI,MINOR NASIMBEN GAFARBHAI,MINOR FARIDABEN GAFARBHAI,MINOR NASIR GAFARBHAI	
6291	FA/3699/1996	24/08/2011	USHABEN H SHAH,BHAVI H SHAH	(MR SURESHM SHAH)	HASMUKHLAL P SHAH,	MRS NISHA M PARIKH
6292	FA/3702/1996	26/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DHANUBEN WD/O JASHWANT,MINOR RAJUBHAI THRO'GUARDIAN DHANUBEN JASHWANT,MINOR YOGESH THRO'GUARDIAN DHANUBEN JASHWANT,GANGABEN GUMANBHAI MORARBHAI,SHAKTICHAND RANA DELETED AS PER COURT ORDER DT. 26-4-2011,VAJENDRA AUTOMOBILES	REFUSED SERVED (N) (10),DELETED,MR AV PRAJAPATI
6293	FA/3703/1996	10/01/2011	MASHRUBHAI RAMSANGBHAI RAJPUT,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,SECRETARY,COLLECTOR	GOVERNMENT PLEADER
6294	FA/3705/1996	24/04/2008	MAHENDRAKUMAR D MODI,	MR UNMESH D SHUKLA	RATANBEN JESINGBHAI,DECD., THROUGH HER HEIR-R.NO.2-HARJI.,HARAJI JESINGBHAI,DECD.THROUGHHIS HEIR R.NO.8-BHIKHABHAI.,JAYRAMBHAI JESINGBHAI,NAGJIBHAI JESINGBHAI,MAFATBHAI JESINGBHAI,JABABEN JESINGBHAI.DECD.THROUG-H HER HEIR & L.RS.,BHURABHAI @ KANIBHAI RABARI.,BABUBEN JESINGBHAI,DECD.THROU-GH HER HEIR R.NO.9-RAMJIBHAI.,BHIKHABHAI HARJIBHAI,RAMJIBHAI RABARI,KESHAVNAGAR CO.OP.HOUSING SOCIETY LTD	,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR BN RAVAL
6295	FA/3706/1996	05/08/2015	AHMEDABAD MUNICIPAL CORP. THRO' MUNICIPAL COMMISSIONER,	MR MG NAGARKAR	ASHA SCREEN PRINTERS THRO' OWNER FARUKHBHAI A CHHIPA,	NOTICE SERVED
6296	FA/3709/1996	18/10/2010	AHMEDABAD MUNICIPAL CORP.,	(MR HM BHAGAT)	DENA BANK,	NOTICE SERVED
6297	FA/3712/1996	22/11/2011	NEW INDIA ASSURANCE CO LTD,	MR BH BHAGAT,(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMESH LALJIBHAI VANAND,SURESHKUMAR VRAJLAL PATEL,JERAMBHAI LAVJIBHAI DONDA,RAJKUMAR RAMCHAND LUND DELETED,GUNUBHAI A JOSHI	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR YOGESH S LAKHANI,MR BN RAVAL,MR MURALI N DEVNANI
6298	FA/3714/1996	25/01/2011	MUKESH B SHAH,	MR KV SHELAT	AHMEDABAD MUNICIPAL CORP.,	MR HS MUNSHAW
6299	FA/3716/1996	17/09/2009	KALAVATIBEN N KORALWALA(MODI),KAMLESHKUMAR N KORALWALA (MODI	MS SONALI R DESAI	MANGUBHAI K VASAVA,ANVARBHAI U RANA,UNITED INDIA INSURANCE CO LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6300	FA/3720/1996	03/02/2010	VINUBHAI G PATEL SINCE DEC'D THRO HIS HEIRS&LRS,SHARDABEN WD/O VINUBHAI PATEL,SURESHBHAI VINUBHAI PATEL,USHABEN VINUBHAI PATEL,NIRMALABEN VINUBHAI PATEL,KALPESH VINUBHAI PATEL,PRAMODBHAI J PATEL,ILABEN J PATEL,SAKARBEN WD/O JASHUBHAI GOKALBHAI,HASMUKHBHAI G PATEL	MR NITIN M AMIN	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
6301	FA/3721/1996	03/02/2010	RAVJIBHAI R LPATEL,JASHUBHAI RANCHODBHAI,DECD. THRO'HEIRS PRAVINBHAI & 3,PRAVINBHAI JASHUBHAI,LALBHAI JASHUBHAI,HASMUKHBHAI JASHUBHAI,SHARDABEN WD/O JASHUBHAI	,MR NITIN M AMIN	SPL.LAQ OFFICER,	
6302	FA/3722/1996	03/02/2010	RAVJIBHAI RANCHODBHAI PATEL,JASHUBHAI RANCHODBHAI,DECD. THRO'HEIRS PRAVINBHAI & 3,PRAVINBHAI JASHUBHAI,LALBHAI JASHUBHAI,HASMUKHBHAI JASHUBHAI,SHARDABEN WD/O JASHUBHAI	,MR NITIN M AMIN	SPECIAL LAND AQUISITION OFFICER,	
6303	FA/3723/1996	03/02/2010	GOVINDBHAI P PATEL,DECD.THRO' HEIRS LALBHAI G PATEL & 2,LALBHAI G PATEL,RAJESHBHAI G PATEL,RAJIVBHAI G PATEL	,MR NITIN M AMIN	SPL.LAQ OFFICER,	
6304	FA/3725/1996	07/09/2017	VALI MOHMED ABDULLABHAI,	MR BM MANGUKIYA	LEGAL HEIRS OF OSMAN HABIBBHAI,AMINABEN OSMAN & 2 ORS,AMINABEN OSMAN,YUNUS OSMAN,HABIBBHAI FAZALBHAI,GEB,CHAIRMAN,GEB,NEW INDIA INSURANCE CO LTD	
6305	FA/3728/1996	27/06/2012	ORIENTAL INSURANCE CO LTD,KANJI RUDA PATEL	MR RR MARSHALL,MS KARUNA V RAHEVAR	JIVIBEN K IYER,W/O KANABHAI VALABHAI,NARAN K IYER S/O KANABHAI VALABHAI,VELJI K IYER,MANGAL K IYER,SHANKER K IYER,TRIKAMBHAI R IYER	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
6306	FA/3729/1996	08/05/2012	RAJUBHAI MADHUKAR POTDAR,	MR BHARAT JANI	BHASKER D PATEL,BHASKER D PATEL DEL.AS PER CT. ORD.DT.6/3/98,UNITED INDIA ASSURANCE CO.LTD.	,SERVED BY AFFIX. (R),MS HINA DESAI,MR AMIT N PATEL
6307	FA/3730/1996	26/12/2011	RAMANBHAI MATHURBHAI PATEL,VIMLABEN RAMANBHAI PATEL,PANAL RAMANBHAI PATEL	MR NILESH A PANDYA	R.NO.1 DELETED,ISMAILBHAI GULAMBHAI KACHRA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6308	FA/3731/1996	27/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	KAVIBEN PUNJABHAI AHER,MINOR JESIBEN PUNJABHAI,MINOR MALDEY PUNJABHAI,BHAGWANJI PUNJABHAI,GORDHAN HANSRAJ SANKIA,SAVJIBHAI BHAGWANJI BHUVA	NOTICE SERVED,MR AMAR D MITHANI
6309	FA/3732/1996	27/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMJIBHAI DHAMJIBHAI DHABI SINCE DECD.THRU HIS HEIR & L.R,RASILABEN WD/O RAMJIBHAI DABHI,MINOR PIYUSH RAMJIBHAI DABHAI,MINOR SAGAR RAMJIBHAI DABHAI,MINOR AMIT RAJMIBHAI DABHAI,MINOR JAYDEEP RAMJIBHAI DABHAI,GORDHAN HANSRAJ SANKIA,SAVJIBHAI BHAGWANJI BHUVA	,NOTICE SERVED,MR AMAR D MITHANI
6310	FA/3734/1996	09/08/2012	MUNICIPAL CORP.OF AHMEDABAD,	MS JIRGA D JHAVERI	GSRTC,	
6311	FA/3738/1996	08/03/2016	KHATIJABEN ISMAIL,	MR A R SHAIKH	GSRTC,NAVALSINH B JADEJA(DELETED AS PER COURT'S ORDER DTD.01/07/2014	DELETED,MRS VASAVDATTA BHATT
6312	FA/3740/1996	26/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HETALKUMAR M BRAHMKSHATRIY,MINOR JATINKUMAR MAHESHBHAI, THRO'HETALKUMAR MAHESHBHAI,ISMAILBHAI U MANSURI,NATIONAL INSURANCE CO LTD,UMARBHAI I KURESHI	,NOTICE SERVED,MR RAJNI H MEHTA,(MR BS BRAHMBHATT)
6313	FA/3741/1996	07/12/2018	EMPLOYEES' STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	INDIA CHEM FORTE,	MR RAMNANDAN SINGH
6314	FA/3743/1996	05/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	CMC INDIA SKYLARK CMC PVT LTD,	(MR AY KOGJE)

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6315	FA/3779/1996	30/11/2018	BHAGWATIBEN T THAKKAR,	MR PRAVIN P PANCHAL	USMANBHAI MONIM,BALVANTSINH C RAJPUT,HUSENBHAI H MONIM,KANUBHAI J THAKKAR,ORIENTAL INSURANCE CO LTD	RULE UNSERVED,MR SIDDHARTH H DAVE,MR TANMAY B KARIA,KOMAL S DAVE
6316	FA/3785/1996	07/09/2017	BABUBHAI RANCHHODBHAI PATEL,	MR BM MANGUKIYA	SECUNDER DILWAR HUSSEIN PATHAN,NARANBHAI BHIMBHAI BARWAD,UNITED INSURANCE CO.LTD.	
6317	FA/3786/1996	02/09/2011	CENTRAL BANK OF INDIA,	MR ARUN H MEHTA	KANTILAL AMRISHKUMAR,	MR ASHOK L SHAH
6318	FA/3788/1996	06/12/2010	DHULABHAI G SOLANKI,	MR HIMANSU M PADHYA	BHIKHABHAI K PATEL,VIRABHAI U PATEL	
6319	FA/3789/1996	10/01/2012	BABUBHAI BHAGWANJIBHAI DHAKAN,	MS SEJAL K MANDAVIA	SURESHBHAI DEVAYATBHAI KATHI,RADHAKRISHNA TEXTILE PRINTERY,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA,MS MEGHA JANI
6320	FA/3790/1996	06/12/2010	KALUBHAI PUNJABHAI HARIJAN,	MR HIMANSU M PADHYA	BHIKHABHAI KHUSHALBHAI PATEL,VIRABHAI UGRABHAI PATEL	
6321	FA/3831/1996	27/12/2011	VIRAMBHAI BAKULBHAI DANTE,	MR RR TRIVEDI	SHANTILAL MATHURDAS THAKKAR,NEW INDIA ASSURANCE CO LTD.,AHMEDABAD MOTORS	RULE UNSERVED,MR SHALIN N MEHTA
6322	FA/3833/1996	10/05/2018	KALAJI HIRAJI,MAGANJI HIRAJI,PUNJAJI HIRAJI	MR NITIN M AMIN	SPECIAL LAND ACQUSITION OFFICER,	DR VENUGOPAL H PATEL
6323	FA/3834/1996	10/05/2018	KESAJI SOMAJI DECD. THRO'HEIRSNARSINHJI KESHAJI & 4,NARSINHJI KESHAJI,ARVINDJI KESHAJI,UGRAJI KESHAJI,MANKAJI KESHAJI,ISABEN WD/O KESHAJI SOMAJI	MR NITIN M AMIN	SPECIAL LAND ACQUSITION OFFICER,	DR VENUGOPAL H PATEL
6324	FA/3835/1996	10/05/2018	KANAJI RANAJI DECD.THRO'HEIRS KUSHKIBEN KANAJI & 7,KUSHKIBEN KANAJI,BALDEVJI KANAJI,JAVANJI KANAJI,RANCHHODJI KANAJI,RAMANJI KANAJI,BAPUJI KANAJI,PASAJI KANAJI,UDAJI KANAJI	MR NITIN M AMIN	SPECIAL LAND ACQUSITION OFFICER,	DR VENUGOPAL H PATEL
6325	FA/3836/1996	20/12/2011	KANTABEN MANILAL THAKKAR,HARSHADBHAI MANILAL THAKKAR,PRAHLADBHAI MANILAL THAKKAR,MINABEN MANILAL THAKKAR,LALJIBHAI MANILAL THAKKAR	MR MANISH R BHATT	VAGHABHAI PASHABHAI PATEL,SHANKERBHAI VAGHABHAI PATEL,NEW INDIA ASSURANCE CO.LTD.	,MR SANDIP C SHAH
6326	FA/3837/1996	06/12/2019	PRAHLADBHAI MATHURDAS PATEL,		NATTHEKHAN CHHELKHAN PATHAN,MADHAVLAL PRAHLADBHAI PATEL,UNIED INDIA ASSURANCE CO.LTD.	
6327	FA/3838/1996	06/12/2019	PRAHLADBHAI MATHURDAS PATEL,		NATTHAKHAN CHHELAKHAN PATHAN,MADHAVLAL PRAHLADBHAI PATEL,UNITED INDIA ASSURANCE CO.LTD.,SHARDABEN WD/O NATWARLAL MOHANDAS,MINABEN NATWARLAL PATEL,MINOR,SUSHILABEN NATWARLAL PATEL MINOR,KANUBHAI NATWARLAL PATEL,RAJENDRAKUMAR NATWARLAL PATEL,MOHANBHAI MADHAVLAL PATEL,SHANTABEN W/O MOHANBHAI MADHAVLAL	
6328	FA/3842/1996	06/02/2012	SUJANSINH S SINGH,	(MS SADHANA SAGAR)	E.S.I. CORPORATION,	MR HEMANT S SHAH
6329	FA/3844/1996	13/04/2009	MINOT MANOJ PUNAMCHAND PANCHALTHRO' FATHER PUNAMCHAND K,	MR SA DESAI	HARSHADKUMAR DOLATCHAND VORA,ORIENTAL INSURANCE CO.LTD.	NOTICE UNSERVED
6330	FA/3846/1996	05/03/2012	RASHIDABAI WD/O ABDULBHAI U SINDHI,JARINABAI ABDULBHAI SINDHI (MINOR),JAHAGIR ABDULBHAI SINDHI (MINOR),JAHIRABBAS ABDULBHAI SINDHI (MINOR),MAHHAMDHUSEN ABDULBHAI SINDHI (MINOR),USMANBHAI DOSUBHAI SINDHI,SATBAI USMANBHAI SINDHI	MR VH DESAI	CHETRAM S YADAV,NEW INDIA ASSURANCE CO. LTD.,BABUJI GAMBHIRJI THAKOR,GULAMHUSEN MIRAZBHAI VIJAPURIA,NATIONAL INSURANCE CO.LTD.,	RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR,MR MANISH S SHAH

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6331	FA/3848/1996	21/01/2011	GSRTC,	MRS VASAVDATTA BHATT	MADHUBEN (KANCHANBEN) MADHUKANT VAGASHIA,MINOR MUNNABHAI M WAGASHIA THRO' GUARDIAN MADHUBEN,BHIKHABHAI SHIVABHAI KOLI,BATUKBHAI DHANJIBHAI VASOYA,NATIONAL INSURANCE CO.LTD.,MANIBEN TAPUBHAI VAGHASIA	NOTICE NOT RECD BACK,NOTICE SERVED,MR RC KAKKAD,MR RAJNI H MEHTA,MR RR TRIVEDI,MR ASPI M KAPADIA,MR BHAVESH P TRIVEDI
6332	FA/3849/1996	21/01/2011	GSRTC,	MRS VASAVDATTA BHATT	HANSABEN PURSHOTAMBHAI SAVAJ,BHIKHABHAI SHIVABHAI KOLI	NOTICE NOT RECD BACK,MR RC KAKKAD
6333	FA/3851/1996	19/09/2013	NARAYAN MUGATRAM BHATT,	MR KV SHELAT	SHRI JAYNARAN MUGATRAM BHATT,	MR JV JAPEE
6334	FA/3857/1996	03/12/2010	JORAVARKHAN ISABKHAN PATHAN,NEW INDIA ASSURANCE CO.LTD.	MR SANDIP C SHAH	AVANIBEN GIRISHBHAI BHATT,	MR MA PAREKH
6335	FA/3859/1996	21/12/2018	HIRACHAND GULABCHAND SHAH,ROHITKUMAR HIRACHAND SHAH	(MR SUNIL C PATEL)	KANTILAL PANACHAND SHAH,VINODCHANDRA RAICHAND SHAH,SURESHCHANDRA BHIKHABHAI SHAH DECD.THRO'HEIRS INDUMATI W/O,INDUMATI WD/O SURESHBHAI BHIKHABHAI,SANJAYKUMAR SURESHCHANDRA SHAH,JANAKKUMAR @ SANDIPKUMAR SURESHCHANDRA SHAH,VIJAYKUMAR S SHAH,MOXILABEN SHAILESHKUMAR SHAH D/O SURESHCHANDRA B SHAH,CHANCHALBEN HIRACHAND SHAH DECD.	,NOTICE SERVED,(MR SB VAKIL)
6336	FA/3860/1996	21/12/2018	HIRACHAND GULABCHAND SHAH,ROHITKUMAR HIRACHAND SHAH,CHANCHALBEN HIRACHAND SHAH DECD.	,NOTICE SERVED,(MR SUNIL C PATEL)	KANTILAL PANACHAND SHAH,VINODCHANDRA RAICHAND SHAH,CHAMPAKLAL LALLUBHAI SHAH,KIRANKUMAR PARBHUDAS THAKKAR,BIPINCHANDRA CHHOTUBHAI SHAH,AJITKUMAR CHAMPAKLAL SHAH,SURESHCHANDRA BHIKHABHAI SHAH DECD.THRO'HEIRS INDUMATI WD/O,INDUMATI WD/O SURESHBHAI BHIKHABHAI,SANJAYKUMAR SURESHCHANDRA SHAH,JANAKKUMAR @ SANDIPKUMAR S SHAH,VIJAYKUMAR S SHAH,MOXILABEN S SHAH D/O SURESH SHAH	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
6337	FA/3863/1996	16/08/2011	DEEPAK MAHIPATRAM MEHTA,	MR CH VORA	SECRETARY,STATE OF GUJARAT,REGISTRAR,PRESIDENT/MANTRY	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED
6338	FA/3866/1996	09/07/2013	NATHIBEN KANABHAI,VANITABEN KANABHAI,DEVIBEN KANABHAI,SANGITABEN KANABHAI,MAHESH KANABHAI,RAMESH KANABHAI	,MS KUSUM V VAGHELA	PD PATEL,UNITED INDIA INSURANCE CO.LTD.,S GURMIT SING MAC,UNITED INDIA INSURANCE CO.LTD.	
6339	FA/3867/1996	19/09/2013	NARAYAN MUGATRAM BHATT,	MR KV SHELAT	JAYNARAYAN MUGATRAM BHATT,	MR JV JAPEE
6340	FA/3959/1996	17/04/2017	RAJABHAI MOHANBHAI PRAJAPATI,	MR SHAKEEL A QURESHI	PRAHLADBHAI ASHABHAI THAKKAR,ORIENTAL INSURANCE CO.LTD.,RANA UJAMAJI MAVAJI,SAIYED HASANALI NOORMIYA,UITED INDIA INSURANCE CO.LTD.	
6341	FA/3960/1996	29/07/2011	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI)	KALPATHARU HYBRIN SEEDS PVT LTD,PRAKASH ROADLIES PVT.LTD.	,MR SV RAJU
6342	FA/3961/1996	30/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BHIL VISARBHAI JIRKABHAI,TADVI BHARATBHAI UGHLABHAI,MUSTAFABHAI VALIBHAI SHEIKH	NOTICE SERVED,(MR SK BUKHARI)
6343	FA/3962/1996	23/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARESH & CO.,	MR KG SUKHWANI
6344	FA/3963/1996	07/08/2008	STATE OF GUJARAT THRO' SPECIALLAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AHER RAMSI JIVA,	(MR SURESHM SHAH)

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6345	FA/3968/1996	17/04/2017	DAHYABHAI JIVRAMBHAI KADIA DECD.THRO'HEIRS LALUBHAI D & 2,LALUBHAI DAHYABHAI KADIA,JAYANTIBHAI DAHYABHAI KADIA,CHIMANBHAI DAHYABHAI KADIA,DASHRATHBHAI DAHYABHAI KADIA,JAGDISHBHAI DASHRATHBHAI KADIA	MS SUDHA R GANGWAR	SOMABHAI VITHOBA HATHIMARE DECD.THRO'HEIRS KAUSHALYABEN,KAUSHALYABEN SOMABHAI,NARANBHAI SOMABHAI,PARASHURAM SOMABHAI,YASHVANT SOMABHAI,GANSEH SOMABHAI,MANOHAR MAHADEV KAPURE,BHIKHABHAI MOHANLAL GAJJAR,SURYABEN SITARAM CHIRDE DECD THRO'HEIRS KASHLYABEN S CHIRDE,KAUSHLYABEN SURYABHAI CHIRDE,SARASWATIBEN PRAHLADRAO,DASHRATH SURYABEN CHIRDE,MINOR RADHA SURYABHANU CHIRDE THRO' GUARDIAN KAUSHLYABEN,KISHANRAO TUKARAM	
6346	FA/4008/1996	16/07/2012	SHANTILAL MISHRILAL JAIN,	MR SHITAL R PATEL	NANDLAL RAMANLAL THAKKAR,LALITABEN W/O AMBALAL SHIVLAL,KANTILAL NATHALAL PATEL,DANIBEN WD/O RANJIBHAI NATHABHAI,BACHUBHAI RANJIBHAI PATEL	,DS AFF.NOT FILED (R),MR SV RAJU
6347	FA/4009/1996	09/11/2009	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NIRANJAN VASUDEV PATEL DECD. THRO' HEIRS RANJANBEN & 6,RANJANBEN WD/O NIRANJAN VASUDEV PATEL,VASUDEV MANGALBHAI PATEL,SHANTABEN VASUDEV PATEL,GANGABEN MANGALBHAI PATEL,MINOR MITKUMAR NIRANJAN PATEL THRO' GUARDIAN RANJANBEN PATEL,SADIKBEG LATIF NIRZA C/O COLABA TRANSPORT,VINUBHAI TRIBHOVANBHAI PATEL C/O COLABA TRANSPORT	,NOTICE UNSERVED,MR AJAY R MEHTA,MR TR MISHRA,(MR SUNIL C PATEL),MR MTM HAKIM
6348	FA/4010/1996	16/06/2010	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GANIBHAI SULEMANBHAI DECD.THROHEIRS JARINABEN WD/O GANIBHAI,JARINABEN WD/O GANIBHAI,MINOR YAASIMIN GANIBHAI,MINOR IMRAN GANIBHAI,MINOR ANISA GANIBHAI,MINOR IMTIAS GANIBHAI,ASUBEN SULEMANBHAI,DAHYABHAI JETHABHAI PATEL	,NOTICE SERVED,MR SHAKEEL A QURESHI
6349	FA/4017/1996	27/02/2012	NATIONAL INSURANCE CO.LTD,PREMIER AUTO ELECTRICALS LTD	,MS MEGHA JANI	NAFESING D SHIGRODHA,BIMALABEN N DIGHRAM,BHARATKUMAR B. PATEL	NOTICE SERVED,MR PM DAVE,MR MA KHARADI
6350	FA/4021/1996	26/06/2015	HATHISING MERUJI MINOR THRO' GUARDIAN VAJASANG MERUJI,	MR YOGESH S LAKHANI	JAYANTILAL SHANKERLAL BRAHMIN,IM BHISTI,NEW INDIA INSURANCE CO.LTD.,GULABSANG MERUJI,KISHOR VENILAL TRIVEDI,UNITED INDIA INSURNACE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RR MARSHALL
6351	FA/4022/1996	26/06/2015	LILABA LAXMAN,	MR YOGESH S LAKHANI	JAYANTILAL SHANKARLAL BRAHMIN,IM BHISTI,NEW INDIA INSURANCE CO.LTD.,KISHOR VENILAL TRIVEDI,UNITED INSIA INSURANCE CO.LTD.	NOTICE UNSERVED,RULE SERVED,RULE UNSERVED,MS AMEE YAJNIK,MR PREMAL R JOSHI
6352	FA/4023/1996	26/06/2015	GULABSANG MERUJI,	MR YOGESH S LAKHANI	JAYANTILAL SHANKARLAL BRAHMIN,IM BHISTI,NEW INDIA INSURANCE CO.LTD.,KISHOR VENILAL TRIVEDI,UNITED INDIA INSURANCE CO.LTD.	NOTICE UNSERVED,RULE SERVED,MS AMEE YAJNIK,MR PREMAL R JOSHI
6353	FA/4025/1996	15/12/2010	DAHIBEN WD/O KANTILAL KESHAVLAL PATEL,SATISHKUMAR KANTILAL PATEL,VIJAYAKUMAR KANTILAL PATEL,AJAYKUMAR KANTILAL PATEL	MS KJ BRAHMBHATT	MANGALIGAM SUBHACHYA PILLAI (MADRASI),LAYLAND COMPANY,NEW INDIA INSURANCE CO.LTD.,NAYANABEN PATEL,MINOR HIREN PATEL	
6354	FA/4085/1996	30/11/2011	GUJ STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT	SALIMBHAI B RAVJANI,DRIVER OF S.T. BUS	,MR SHAKEEL A QURESHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6355	FA/4089/1996	20/12/2011	RUDIBEN VASHRAMK,	MR A R SHAIKH	GHANSHYAMSINH R GOHIL,GSRTC,AZIZ DAUDBHAI,UNITED INDIA INSURANCE CO LTD,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR HARDIK C RAWAL,MS HINA DESAI,(MR HASMUKH THAKKER)
6356	FA/4090/1996	12/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SUNIL B PARIKH	SURESHKUMAR NATWARLAL VAZA,DRIVER NARAINBHAI KANJIBHAI BHANUSHALI,GS ACHHDA	NOTICE SERVED,MR RC KAKKAD
6357	FA/4091/1996	29/08/2008	AHMEDABAD MUNICIPAL CORPO. THRO' TRANSPORT MANAGER,	MR MG NAGARKAR	NARENDRABHAI LALBHAI SHAH,BHARTIBEN NARENDRABHAI SHAH,JESHINGBHAI VALABHAI SOLANKI	NOTICE SERVED,MR SANDIP C SHAH
6358	FA/4092/1996	29/08/2008	AHMEDABAD MUNICIPAL CORPO. THRO' TRANSPORT MANAGER,	MR MG NAGARKAR	URVI NARENDRABHAI SHAH THRO' GUARDIAN NAREDRABHAI LALBHAI,JESHINGBHAI VALABHAI SOLANKI	NOTICE SERVED,MR SANDIP C SHAH
6359	FA/4093/1996	29/02/2012	NATIONAL INSURANCE CO.LTD.,RAMMIRANJA KIDKADIA APPARTMENT	MS MEGHA JANI	KAPILABEN MANIBHAI PATEL,HARSHAD MANIBHAI PATEL,MAHESH MANIBHAI PATEL,JIBABEN TALJIBHAI PATEL,NIMUBEN NARENDRAKUMAR PATEL	MR MTM HAKIM
6360	FA/4094/1996	01/05/2008	PARAKRAMSINH NATUBHAI SARVAIYA,MOHANSINH BHURUBHAI GOHIL,UNITED INDIA INSURANCE CO.LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HAFIZBHAI HAJI ISABHAI DECD. THRO' HEIRS NASIMBEN H JAJI &4,NASIMBEN HAFIZBHAI HAJI ISABHAI,MINOR LUBNA HAFIZBHAI,MINOR FARIN HAFIZBHAI,MINOR OFIK HAFIZBHAI,MINOR UJFA HAFIZBHAI	,MR YATIN SONI
6361	FA/4095/1996	30/11/2010	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI)	NANDRAM HARISHANKAR - DECEASEDTHRO' HIS HEIRS.,MANBEN NANDRAMBHAI,MINOR MANJUBEN NANDRAM,MINOR SOMUBEN NANDRAM,MINOR MUKESH NANDRAMBHAI,MINOR PRAVINABEN NANDRAMBHAI,MINOR MUKTABEN NANDAMBHAI,MINOR BEBIBEN NANDRAMBHAI,HARJIBHAI BHAYABHAI KOLI	,NOTICE SERVED,(MR NAGIN N GANDHI)
6362	FA/4096/1996	18/06/2010	NATIONAL INSURANCE CO LTD,DILAVARKHA J BALOCH,JORAVARKHA B BALOCH	,MS MEGHA JANI	KASHIBEN M MER,MINOR SURESH M MER,MINOR MAMTA M MER,MINOR UMESH M MER	MR DIVYESH SEJPAL
6363	FA/4098/1996	12/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JENIL SHAILESHKUMAR VAGHELA,JAYRAMBHAI VARJANGBHAI	,MR MTM HAKIM
6364	FA/4104/1996	21/06/2010	GSRTC THRO' LEGAL ADVISOR,	MR YOGESH S LAKHANI	BHIKARAM AMARDAS DECD.THRO' HEIRS VIMLABEN WD & 4,VIMLABEN WD/O BHIKARAM,JANKIDAS BHIKARAM,MINOR KAILASHBEN BHIKARAM,KANTUBEN JANKIDAS,MINOR HARESH BHIKARAM,JAYESH RAMCHANDRA PATEL	,NOTICE SERVED,MR SHAKEEL A QURESHI
6365	FA/4107/1996	28/08/2020	FOOD CORPORATION OF INDIA,	MR MAULIN G PANDYA	VELJI P AND SONS AGENCIES,	NOTICE SERVED
6366	FA/4108/1996	28/08/2020	FOOD CORPORATION OF INDIA,	MR MAULIN G PANDYA	VELJI P AND SONS,	MR PREMAL S RACHH
6367	FA/4111/1996	25/11/2011	COMMISSIONER BHAVNAGAR MUNICIPAL CORPORATION,NEW INDIA ASSURANCE CO LTD	MR BH BHAGAT,MR HEMANT S SHAH	VALABHAI RASANGBHAI PARMAR,DIWALIBEN RAMSANGBHAI PARMAR,GHAMSHYAMSINH RAHUBHA @ TAPUBHA CHUDASMA	MR IM BENGALI,MR. D. P. KINARIWALA
6368	FA/4112/1996	06/08/2008	NARAYANDAS CHHAGANLAL JOSHI,	MR MTM HAKIM	ARVINDBHAI CHANDUBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6369	FA/4114/1996	18/06/2010	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RANCHHODBHAI RAVJIBHAI VAGHANIDECD.THRO' HEIRS SAVITABEN & 5,SAVITABEN WD/O RANCHHODBHAI,PANKAJBHAI RANCHHODBHAI,SHILPABEN RANCHHODBHAI,KAILASBEN RANCHHODBHAI,VIPUL RANCHHODBHAI,GODAVARIBEN RAVJIBHAI,MAHIPATSINH ABHESING CHAUHAN	,RULE SERVED,MR SHAKEEL A QURESHI
6370	FA/4115/1996	02/03/2012	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SAFURABEN ISHAQ,JUSAB IBRAHIM DHANDH,JULEKHA JUSAB,KASAM JUSAB,HUSEN JUSAB,RAHEMATBEN ISHAK,DEVRAJ DAVA GADHVI,DRIVER,RAMJIBHAI MITHABHAI BHARADIA,YOGENDRASINH SWARAJSINH THAKURDELETED AS PER COURT ORDER,STATE OF GUJARAT THROUGH DIRECTOR GENERAL OF POLICE,NEW INDIA INSURANCE CO.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR RAJNI H MEHTA,MS KUSUM V VAGHELA,MR HASIT H JOSHI
6371	FA/4116/1996	30/01/2012	BHERUSINH RUPSINH,RAMSING BHOPALSING RAJPUT,NEW INDIA ASSURANCE CO.LTD. TRANSPOSED AS CO-RESPDT.NO.5	NOTICE SERVED,MR BH BHAGAT,MR SV RAJU,MR SUNIT S SHAH	PRATIMABEN PANKAJKUMAR JOSHI,MINOR DEVYANSI PANKAJKUMAR 1HRO' GUARDIAN PRATIMABEN,MINOR JAY PANKAJKUMAR THROUGH GUARDIAN PRATIMABEN,INDUBEN NAVINCHANDRA JOSHI DELETED - AS EXPIRED.,THE NEW INDIA ASSURANCE CO. LTD,	DELETED,RULE SERVED,MR HEMANT S SHAH,MR MTM HAKIM
6372	FA/4331/1996	24/06/2016	UNION OF INDIA OWNING & REPRE.WESTERN RLY.ADMNISTRATION,	MR RAVI KARNAVAT	VIRANI CONSTRUCTION CO,HG PATEL,DY CHIEF ENGINEER (TRACK)	NOTICE SERVED
6373	FA/4332/1996	18/02/2016	GUJ.STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT	SAMUBEN VALJIBHAI WD/O VALJIHAI MAVJIBHAI PATEL,MINOR REKHABEN VALJIBHAI,MINOR MANJUBEN VALJIBHAI,MINOR ASHOK VALJIBHAI,MINOR ASHABEN VALJIBHAI,MINOR HIRAL VALJIBHAI,BALVATSINH PRABHATSINH GARASIADRIVER OF ST BUS,RAHIMBHAI URF IQBAL SATARBHAI,MAHENDRASINH JASUBA VALA	,NOTICE SERVED,MR SHAKEEL A QURESHI,MR MURALI N DEVNANI,MR YOGEN N PANDYA
6374	FA/4333/1996	06/12/2013	UNION OF INDIA (WESTERN RAILWAY),DIVISIONAL RAILWAY MANAGER	MS ARCHANA U AMIN	DHIRUBHAI MOHANBHAI THERASHA,	(MR KISHOR M PAUL)
6375	FA/4334/1996	07/09/2010	ORIENTAL INSURANCE CO LTD,MOAHMAD HANIF A KARIM SAIYED,HALIMA BEGUM ABDULHAKK W/O HIDERKHAN	MR ARUN H MEHTA,MR KK NAIR	RAJUBHAI GANGARAMBHAI (DECD. THRO.LR'S),PRABHABEN GANGARAM YADAV,HANSABEN GANGARAM,GITABEN GANGARAM,ARVIND GANGARAM,ASAABEN GANGARAM	,MR SHAKEEL A QURESHI
6376	FA/4336/1996	29/11/2010	AHMEDABAD MUNICIPAL TANSPORT SERVICE,	MR HS MUNSHAW	SAVITABEN WD/O DIPENDRABHAI @ CHIMANBHAI K. @ KHEMCHANDBHAI,MINOR DIVYANG DIPENDRABHAI,MINOR KETAN DIPENDRABHAI,MINOR BHAVNABEN DIPENDRABHAI,KHENGARBHAI PALABHAI,MANIBEN KHENGARBHAI,LAXMINARAYAN DHANRAMJI SHARMA	,MR BHARAT JANI
6377	FA/4344/1996	30/12/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BAI AMBUJA RAJESHBHAI PATHAK,USHABEN A PATHAK,AMBASHANKAR V PATHAK,MINOR NIRBHAY R PATHAK,THRO' BAI AMBUJA R PATHAK,POPATBHAI VALJIBHAI,JERAMBHAI VALJIBHAI	MR YOGESH S LAKHANI,MR SHAKEEL A QURESHI
6378	FA/4346/1996	30/11/2010	VASUDEV TANYA SAFALIA,	MR CJ VIN	MAGANBHAI MADARIBHAI DHODIA,GSRTC	NOTICE SERVED,MS KIRAN D PANDEY
6379	FA/4386/1996	25/11/2011	KULVINDARKAUR K SANDHU,JASBINDARKAUR K SANDHU,MINOR THRO'KULVINDARKAUR K SANDHU,MANJITSINH K SANDHU,MINOR, THRO'KULVINDARKAUR K SANDHU	,MR MTM HAKIM	KANUBHAI S JADEJA,GSRTC	RULE SERVED,RULE UNSERVED
6380	FA/4387/1996	08/06/2016	NUBIAM YARN PRODUCTS PVT LTD,IBRAHIMBHAI GULAM HUSAIN GHASHWALA,MOHAMMED YUSUG GULAM HUSAIN GHASHWALA (SINCE DECD.)	NOTICE SERVED,MR JITENDRA M PATEL	BANK OF BARODA,	MR AC GANDHI

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6381	FA/4390/1996	07/08/2013	SURESH P SHAH,KALPANA SURESH SHAH	(MR MB GANDHI)	AM-KAY BUILDERS,	MR MANISH R BHATT
6382	FA/4391/1996	21/02/2012	KAILASHBEN WD/O JAYANTIBHAI RAMBHAI PATEL,CHETANKUMAR JAYANTIBHAI,CHARUMATI JAYANTIBHAI,KAMINI JAYANTIBHAI,VAISHALI JAYANTIBHAI	(MR UMESH A TRIVEDI)	BHURUSING NATHUSING RAJPUT,GHANSHYAMBHAI PUNAMCHAND BAROT,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED
6383	FA/4397/1996	14/07/2010	GENERAL MANAGER GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	RAKSHIT BHARATBHAI PAREKH THRO'BHARATBHAI BABULAL PAREKH,JAIKUR ANANATRAI BHATT	NOTICE SERVED,MS DEVYANI N DAVE,(MR JT TRIVEDI)
6384	FA/4400/1996	01/03/2018	ANURADHA YATIN DARASARI,WD/O DECD.,DEVAKI YATIN DARASARI, THRO'ANURADHA YATIN DARASAI,HARSHVINABEN DILIPBHAI DARASARI,DILIPBHAI CHINUBHAI DARASARI	MS UTPALA S BORA	DECEASED RAICHANDBHAI JOITARAM PATEL THROUGH HEIRS,MUKESHBHAI RAICHANDBHAI PATEL,NEW INDIA ASSURANCE CO LTD,GUJARAT AGRO INDUSTRIES CORPORATION LIMITED,NEW INDIA ASSURANCE CO LTD	,UNSERVED EXPIRED (N),MS PJ DAVAWALA,MR AJAY R MEHTA
6385	FA/4402/1996	10/01/2012	HEIRS OF DECD.RANCHODBHAI N SOLANKI,NARMADABEN R SOLANKI,NARMADABEN RANCHHODBHAI SOLANKI,PRAFULCHANDRA RANCHHODBHAI SOLANKI,MANOJ RANCHHODBHAI SOLANKI	MR SP HASURKAR	MUSHTAQALI ABDULGANI SAIYAD,AHMEDBHAI UMMERBHAI GANCHI,DIVISIONAL MANAGER,NATIONAL INSURANCE CO LTD	RULE SERVED
6386	FA/4405/1996	07/08/2015	KANCHANBEN PANCHANJI,PRAVINSINH PANCHANJI,AJIT PANCHANJI,BHARAT PANCHANJI,ASHWIN PANCHANJI,SATISH PANCHANJI,SHAILESH PANCHANJI,PANCHANJI RAMSANGJI	,ADVOCATE NAME DELETED	JAYANTILAL S BRAHMAN,DELETED,IM BHISTI,NEW INDIA INSURANCE CO LTD,GULABSANG MERUJI,KIHOR VENILAL TRIVEDI,UNITED INDIA INSURANCE CO LTD,DELETED,DELETED	,NOTICE UNSERVED,RULE UNSERVED,MR YOGESH S LAKHANI,MR SUNIL B PARIKH,MR YN RAVANI,MS AMEE YAJNIK,MR PREMAL R JOSHI,MR MURALI N DEVNANI
6387	FA/4406/1996	20/12/2011	SHANTABEN WD/O NARANDAS P SALVI,SHARADBHAI N SALVI,NANDINI K SHAH	MR MUKUND M DESAI	VALI MAMAD SULEMAND SINDHI,AHMADBHAI S SINDHI,NEW INDIA ASSURANCE CO LTD,DRIVED-EXPIRED,BHAGWATIPRASAD S SALVI,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
6388	FA/4408/1996	20/06/2016	HINA VORA DECEASED LEGAL HEIR,KUSUMBEN PRAVINCHANDRA VORA	MR AMAR N BHATT,MR SN SOPARKAR	STOCK EXCHANGE,	MS MINOO A SHAH
6389	FA/4410/1996	25/02/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SHARDABEN DHARAMSHIBHAI (LRS OF DECD DHARMESHBHAI SUKHABHAI , SR NO 1 TO 6),VINOD DHARAMSHIBHAI,JAYESH DHARAMSHIBHAI,NITESH DHARAMSHIBHAI,DIWALIBEN SUKHABHAI,GAMBHIRBHAI RAMJIBHAI KOLI	,MR SHAKEEL A QURESHI
6390	FA/4411/1996	21/02/2012	GSRTC,	MR DIPAN DESAI	RANCHODBHAI DEVJIBHAI,DILIPBHAI CHHAGANBHAI	NOTICE SERVED,MR PREMAL S RACHH
6391	FA/4412/1996	02/04/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	AMINABEN WD/O ABDULLAH AHMED DABGAR,MINOR YASMIN D/O ABDULLAH AHMED DABGAR THRO'RES.NO.1,MINOR MUMTAZ D/O ABDULLAH AHMED DABGAR,THRO'RES.NO.1,MINOR FARHANA D/O ABDULLAH AHMED DABAGR,THRO'RES.NO.1,MINOR SHAMIN D/O ABDULLAH AHMED DABGAR,THRO'RES.NO.1,ABDULRASHID I SHAIKH,RASULKHAN D PATHAN	SERVED BY AFFIX(N),UNSERVED EXPIRED (N),(MR SK BUKHARI)

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6392	FA/4415/1996	16/07/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JAYABEN NATVARLAL SHAH,INDIRABEN GHANSHYAMBHAI,MANHARSINH CHATTARSINH GOHIL,STATE OF GUJARAT (NOTICE SERVED UPON G.P.OFFICE	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),RULE SERVED,MR DILIP B RANA
6393	FA/4416/1996	28/02/2012	SURESHCHANDRA MAULCHAND MENWANI,NEW INDIA ASSURANCE CO.LTD.	MR SANDIP C SHAH	RATANBEN WD/O KALABHAI RAMABHAI,KANUBHAI KALABHAI,MINOR RANCHHOD KALABHAI,MINOR SURESH KALABHAI,MINOR DEVUBEN KALABHAI,MINOR MATAM KALABHAI,MINOR KHENGAR KALABHAI,CHANDRAPRAKASH MULCHAND MENWANI	DELETED,MR HRIDAY BUCH
6394	FA/4429/1996	11/12/2008	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PARTHIBHAI LAXMANBHAI,PATEL GOVINDBHAI LAXMANBHAI,PATEL SHAMALBHAI LAXMANBHAI,PATEL MARGHABHAI LAXMANBHAI,PATEL VALIBEN LAXMANBHAI,PAEL MANIBEN LAXMANBHAI,PATEL LADUBEN LAXMANBHAI,RUPABEN LAXMANBHAI, SINCE DECEASED THROUGH HER HEIRS :-,PATEL PARTHIBHAI LAXMANBHAI,PATEL GOVINDBHAI LAXMANBHAI,PATEL SHAMLABHAI LAXMANBHAI,PATEL MARGHABHAI LAXMANBHAI,PATEL VALIBEN LAXMANBHAI,PATEL MANIBEN LAXMANBHAI,PATEL LADUBEN LAXMANBHAI	,NOTICE SERVED,MR TUSHAR MEHTA,MR VIPUL S MODI
6395	FA/4430/1996	07/09/2017	VEETRAG HOLDINGS PVT.LTD,	MR BM MANGUKIYA	MAHALAXMI HOUSING & FINSTOCK PVT.LTD,GUJARAT STATE TEXTILE COROP. LTD,KARNAMUKTESWAR MAHADEV TRUST	
6396	FA/4434/1996	19/07/2013	LALJIBHAI NARSINHBHAI,	NOTICE SERVED,MS REKHA B MAHARAJA	ESI CORP.,AHMEDABAD KAISAR I-HIND MILLS CO. LTD	MR HEMANT S SHAH,NANAVATI & NANAVATI
6397	FA/4469/1996	27/12/2011	JITENDRAKUMAR J TOLIYA DECD. THRO'HEIRS JAYANTILAL & 4,JAYANTILAL KARSANJI TOLIA,MAHENDRAKUMAR JAYANTILAL TOLIYA (DELETED AS PER COURT,BHARATKUMAR JAYANTILAL TOLIA,MANORAMA PRAVINCHANDRA DOSHI,MEENA JAYANTILAL TOLIA,SMT.DIVYABEN ALIAS DAXABEN MAHENDRAKUMAR TOLIYA WD/O,NAMITABEN MAHENDRABHAI TOLIYA D/O,CHINTANBHAI MAHENDRABHAI TOLIYA S/O	DELETED,(MR HM LATHIA),MS AMIBEN H LATHIA	ATULKUMAR GOPALDAS DECD.THRO' HEIRS GOPALDAS K ASAR,GOPALDAS KHIMJIBHAI ASAR,VITHALBHAI RAMJIBHAI LIMBASIYA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,RULE SERVED
6398	FA/4485/1996	20/01/2012	SALIM SUBA,	MR AMAR D MITHANI	ZAKIR HUSSAIN GULAM ALI SAIYED,JASWANT SAMJIBHAI GOHEL,UNITED INDIA INSURANCE CO.LTD.,KANAIYALAL DULHOTMEL KHATVANI TRANSPORT OPERATOR,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR ARUN H MEHTA,MR KK NAIR,MS HINA DESAI
6399	FA/4486/1996	24/06/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NATHALAL @ LALJIBHAI DECD.THROHEIRS SAMUBEN @ RADHABEN & 4,SAMJUBEN @ RADHABEN NATHABHAI,BHARAT NATHABHAI,HARESH NATHABHAI,KIRANBHAI NATHABHAI,SAMJUBEN KHODABHAI,PRAKASHBHAI PUNABHAI RATHOD	NOTICE SERVED,MR GM JOSHI
6400	FA/4487/1996	24/06/2014	GSRTC,	MRS VASAVDATTA BHATT	ARVINDBHAI GORDHANBHAI DECD. THRO'HEIRS SHARDABEN A & 3,SHARDABEN ARVINDBHAI,KOMAL ARVINDBHAI,GORDHANBHAI BECHARBHAI,GAURIBEN @ DEVKUVARBEN GORDHANBHAI,PRAKASHBHAI PUNABHAI RATHOD	,NOTICE SERVED,MR GM JOSHI

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6401	FA/4489/1996	27/12/2011	NATIONAL INSURANCE CO.LTD.,AASHUBEN LAKHABHAI METAR	MS MEGHA JANI	RANBAI DHIRUBHAI CHAWDA,MINOR BHAGAWATI DHIRUBHAI CHAWDA,MINOR SACHIN D CHAWDA,MINOR SHILPA DHIRUBHAI CHAWDA,MINOR KIRAN DHIRUBHAI CHAWDA,MINOR MAHESH DHIRUBHAI CHAWDA,KADARBHAI ALARAKHABHAI	NOTICE SERVED,MR PJ KANABAR
6402	FA/4490/1996	27/12/2011	NATIONAL INSURANCE CO LTD,AASHUBEN LAKHABHAI METAR	MS MEGHA JANI	RUKSANA RAFIQBHAI TAILI,RAZAK SHAKURBHAI TAILI,FATIMABEN RAZAKBHAI TAILI,MINOR BEBI FAFIQBHAI TAILI,KADARBHAI ALARAKHABHAI	NOTICE SERVED
6403	FA/4520/1996	26/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HALIYAJI VIRMAJI MENA,THAVRIBEN HALIYAJI,MINOR ARVIND HALIYAJI,MINOR KIRAN HALIYAJI,MINOR RAJUBHAI HALIYAJI,MEGHRAJBHAI SAJANDAS SINDHI,GOVINDBHAI TUNDALDAS TOLANI,PRAKASHBHAI GOVINDBHAI TUNDALDAS	NOTICE UNSERVED,MR DN TRIVEDI
6404	FA/4521/1996	29/06/2018	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PUNJABHAI GIRDHARDAS PATEL,	UNSERVED EXPIRED (R)
6405	FA/4524/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6406	FA/4525/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6407	FA/4526/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6408	FA/4527/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6409	FA/4528/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6410	FA/4529/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6411	FA/4530/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6412	FA/4531/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6413	FA/4532/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6414	FA/4533/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6415	FA/4534/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6416	FA/4535/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6417	FA/4536/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6418	FA/4537/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6419	FA/4538/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6420	FA/4539/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6421	FA/4540/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6422	FA/4541/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6423	FA/4542/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6424	FA/4543/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6425	FA/4544/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6426	FA/4545/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6427	FA/4546/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6428	FA/4547/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6429	FA/4548/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6430	FA/4549/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6431	FA/4550/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6432	FA/4551/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6433	FA/4552/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6434	FA/4553/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6435	FA/4554/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	
6436	FA/4555/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6437	FA/4556/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6438	FA/4557/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6439	FA/4558/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6440	FA/4559/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6441	FA/4560/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6442	FA/4561/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6443	FA/4562/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6444	FA/4563/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6445	FA/4564/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6446	FA/4565/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6447	FA/4566/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6448	FA/4567/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6449	FA/4568/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6450	FA/4569/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6451	FA/4570/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6452	FA/4571/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6453	FA/4572/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6454	FA/4573/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6455	FA/4574/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6456	FA/4575/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6457	FA/4576/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6458	FA/4577/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6459	FA/4578/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6460	FA/4579/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6461	FA/4580/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6462	FA/4581/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6463	FA/4582/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6464	FA/4583/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6465	FA/4584/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6466	FA/4585/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6467	FA/4586/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6468	FA/4587/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6469	FA/4588/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6470	FA/4589/1996	08/08/2008	GUJARAT SMALL INDUSTRIES CORPORATION LTD.,	(MR PV HATHI)	UNION OF INDIA,	MR JJ YAJNIK
6471	FA/4591/1996	10/01/2012	VEJA MALDE ADEDARA,	(MR SURESHM SHAH)	NEW INDIA ASSURANCE CO LTD,NATHA PARBAT RANAVAYA	NOTICE SERVED BY DS,MR KM PARIKH
6472	FA/4593/1996	26/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	LILABEN WD/O NATUBHAI GANGARAM,CHANDRAKANT CHIRANUJILAL SHARMA,BHARATKUMAR RANCHHODLAL PATEL	NOTICE SERVED,SERVED BY AFFIX(N),MR HG RATHOD
6473	FA/4659/1996	24/06/2014	GSRTC,	RULE SERVED,MRS VASAVDATTA BHATT	DILAVARKHAN HUSEINKHAN PATHAN,HALUBEN DILAVARKHAN PATHAN,FARIDABEN MOHMADHUSSAIN PATHAN,MINOR IKBAL MOHAMMADHUSSEIN,MINOR ASALAM MOHMADHUSSAIN,RASIKLAL BABULAL PARMAR	NOTICE SERVED,MS HETABEN H SHAH
6474	FA/4662/1996	19/07/2017	ORIENTAL INSURANCE CO LTD,	MR UDAY R BHATT	HEIRS OF DECD.JIVANBHAI NAGJIBHAI,HEMABEN JIVANBHAI,REVABHAI MERABHAI,JESINGBHAI RANA MIYATRA,LILAVATIBEN I THAKKER	
6475	FA/4663/1996	19/07/2017	ORIENTAL INSURANCE CO LTD,	MR UDAY R BHATT	RAFIQHUSAIN MEHBOOBMIYA,SALIM OSMANBHAI	
6476	FA/4666/1996	22/12/2017	SHIVANI ROLLING MILL PVT LTD,	MR ASHISH H SHAH	GUJARAT ELECTRICITY BOARD,	MS RV ACHARYA,(MR VT ACHARYA)
6477	FA/4668/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BABUBHAI NURABHAI,	MR DL KOTHARI

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6478	FA/4669/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	PATEL DEVJI GANGDAS,PATEL DUDHIBEN GANGDAS,PATEL MANIBEN GANGDAS	,MR DL KOTHARI
6479	FA/4670/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	JIVABHAI NURABHAI,	MR DL KOTHARI
6480	FA/4671/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	JIVABHAI NURABHAI,	NOTICE SERVED
6481	FA/4672/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	JASHVANT V PATEL,	MR DL KOTHARI,MR VIMAL M PATEL
6482	FA/4673/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	SHAMJI KADVA,BHAVAN SHAMJI,VALJI BHAVAN,PRAVINBHAI BHAVAN,DINESH BHAVAN,GUNVANT BHAVAN,PRAGJI LALJI	NOTICE SERVED,MR DL KOTHARI
6483	FA/4674/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	SHAMJI KADVA,BHAVAN SHAMJI,VALJI BHAVAN,PRAVINBHAI BHAVAN,DINESH BHAVAN,GUNVANT BHAVAN,PRAGJI LALJI	NOTICE SERVED,MR DL KOTHARI
6484	FA/4675/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	VASHRAM BHAGABHAI,	MR DL KOTHARI
6485	FA/4676/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	VASHRAMBHAI BHAGABHAI,MOHANBHAI VASHRAMBHAI	MR DL KOTHARI
6486	FA/4677/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	GOVIND KHIMABHAI,	MR DL KOTHARI
6487	FA/4678/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BABUBHAI NURABHAI,	MR DL KOTHARI
6488	FA/4679/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BABUBHAI NURABHAI,	MR DL KOTHARI
6489	FA/4680/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	NATHU MEGHJIBHAI,LALJIBHAI MEGHJIBHAI	NOTICE SERVED,MR DL KOTHARI
6490	FA/4681/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	JASHVANT VAGHA KADVA PATEL,	MR DL KOTHARI
6491	FA/4682/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	SHIVA NAGJIBHAI,	MR DL KOTHARI
6492	FA/4683/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	KHODA KALABHAI,	NOTICE UNSERVED
6493	FA/4684/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	RAVJI LAKHMAN,GHUNSA LAKHMAN	NOTICE SERVED,MR DL KOTHARI
6494	FA/4685/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	RAVJI LAKHMAN,GHUNSA LAKHMAN	NOTICE SERVED
6495	FA/4686/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	VASHRAM JAGA,MOHAN VASHRAM	,NOTICE SERVED
6496	FA/4687/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	NATHUBHAI THAKARSHI THRO',MOHANBHAI NATHUBHAI SARATHIA	,NOTICE SERVED
6497	FA/4688/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BHAVAN SAJA THRO',TEJA BHAVAN	,NOTICE SERVED
6498	FA/4689/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BHAGVANJI PREMCHAND,	
6499	FA/4690/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BHAYLA ARJAN RAJPUT,	MR DL KOTHARI
6500	FA/4691/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	ABDULHUSEN HASANALI & BROS. THRO'PARTNERS,ABDULHUSEN HASANALI,ABDULLA HASANALI,ISMAIL HASANALI	NOTICE SERVED,MR DL KOTHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6501	FA/4692/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	KADVA BHANU,RAMJI RAJA,LABHUBEN KADVA	NOTICE SERVED,MR DL KOTHARI
6502	FA/4693/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	GHANCHI ISMAIL KASAM,	MR DL KOTHARI
6503	FA/4694/1996	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	DEVIDAYAL METAL INDUSTRIES PVTLTD,	NOTICE UNSERVED
6504	FA/4697/1996	27/07/2018	GODAVARIBEN WD/O CHAMARGAR BHURAGAR,MINOR JIVATIBEN,MINOR KANCHANBEN,MINOR ARVINDGAR,MINOR BHAVESHGAR	MS NANDINI JOSHI	PACHIM GUJARAT VIJ CORPORATIONLIMITED,	(MR MD RANA),MR BHARAT T RAO
6505	FA/4698/1996	25/01/2012	RAMCHANDRA CHUMAN SHASHI,FULMATI DEVI RAMCHANDRA SHASHI	MR MUKUND M DESAI	PABUDHANSING UDESING,HINDUSTAN MOTORS LTD.,NEW INDIA INSURANCE CO.LTD.	,MR RC JANI,MR BS PATEL,MRS RANJAN B PATEL,MR SANDIP C SHAH
6506	FA/4701/1996	01/08/2008	LAXMI CERAMIC INDUSTRIES,	(MR PN BAVISHI)	UNION OF INDIA,UNION OF INDIA	(MR. JC SHETH),MR RAMNANDAN SINGH
6507	FA/4702/1996	20/12/2011	GHANSHYAMBHAI SHANTILAL SHAH,	MR DIVYESH SEJPAL	ISMAILBHAI PIRBHAI,SATTAR HAJI GULAMHAJI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED
6508	FA/4706/1996	07/08/2013	AM-KAY BUILDERS,	MR MANISH R BHATT	SURESH P. SHAH,KALPANA SURESH SHAH	(MR MB GANDHI)
6509	FA/4710/1996	16/12/2009	SHANTABEN G RAOL,HANSABEN G RAOL	,MS MEGHA JANI	ISMAILBHAI D SAIYED,RAICHANDBHAI J PATEL,MANSA NAGRIK SAHAKRI BANK LTD,NEW INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6510	FA/4714/1996	08/03/2018	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NATHAJI KACHARAJI,DIED,THRO' HEIR DHULAJI NATHAJI,	NOTICE SERVED
6511	FA/4715/1996	08/03/2018	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	TALAJI KACHRAJI THA.,	UNSERVED EXPIRED (N)
6512	FA/4716/1996	08/03/2018	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MOHANJI MANKAJI THA.DECD.THRO'HEIR JIVIBEN MOHANJI,JIVIBEN MOHANJI	,UNSERVED EXPIRED (N)
6513	FA/4717/1996	08/03/2018	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VAKHATSINH CHAUHAN DECD.THRO' HEIR MADANSING VEKHATSING,	NOTICE SERVED
6514	FA/4720/1996	02/03/2012	VISHAL MALLEABLES LIMITED,	MR SI NANAVATI	BHAVANI PATTERN WORKS,	MR BHARAT P PARMAR
6515	FA/4739/1996	25/07/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED,MRS VASAVDATTA BHATT	PANUBHAI BAPUBHAI PATEL,CHANDUBHAI LALLUBHAI PATEL,CHANDUBHAI LALLUBHAI PATEL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR DARSHAN M PARIKH,MR BS PATEL,MRS RANJAN B PATEL
6516	FA/4740/1996	18/01/2012	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	KANCHANBA SAHDEVSINH,KRIPALSINH SAHDEVSINH, THRO'KANCHANBA SAHDEVSINH,NITABA SAHMEVSINH THRO'KANCHANBA SAHDEVSINH,SHAKTISINH SAHDEVSINH THRO'KANCHANBA SAHDEVSINH,MANSUKHBHAI @ MANUBHAI BACHUBHAI SHEKHDA,BIPINCHANDRA M. POPAT,DIRECTOR GENERAL OF POLICE, GUJARAT STATE,D.S.P. JUNAGADH,NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,MR AJAY R MEHTA,MR MA KHARADI
6517	FA/4741/1996	24/06/2010	KANABHAI SHAKUBHAI RABARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SUNILKUMAR,SECRETARY,UNION OF INDIA	MR UI VYAS,MS RV ACHARYA,MR JITENDRA MALKAN,MS PROMILA SAFAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6518	FA/4744/1996	17/01/2012	MAHENDRASINGH BALVANTSINGH,NEW INDIA ASSURANCE CO.LTD.	MR SANDIP C SHAH	OGHADBHAI BHOLABHAI BHALIA,RAGHUVIRSINH BALVANTSINH	DELETED,MR UI VYAS
6519	FA/4746/1996	27/12/2011	AJITSINH BANESINH,DISTRICT SUPERINTENDENT OF POLICE,NEW INDIA ASSURANCE CO.LTD.	(MR HM BHAGAT),(MR HASMUKH THAKKER),	PIRBHAI GAFURBHAI SAIYED DECD THRO' HEIRS JUBEDABEN P & 4,JUBEDABEN PIRBHAI,IQBAL PIRBHAI,YUNUS PIRBHAI,FARIDABEN PIRBHAI,HAVABEN GAFURBHAI	NOTICE NOT RECD BACK,NOTICE SERVED,MR SHAKEEL A QURESHI
6520	FA/4747/1996	27/12/2011	VINODBHAI BABUBHAI RATHOD,SOMIBEN BABUBHAI RATHOD,NEW INDIA ASSURANCE CO LTD	MR BH BHAGAT,(MR HASMUKH THAKKER)	TAJU @ HAKUBHAI DECD.THRO'HEIRJUBEDABEN TAJUBHAI & 9,JUBEDABEN TAJUBHAI,JAMILA TAJUBHAI,SALMA TAJUBHAI,RIJVANA TAJUBHAI,SHAMIM TAJUBHAI,SHIRIN TAJUBHAI,AMRAM TAJUBHAI,RUKSANA TAJUBHAI,BALUBEN MANUBHAI,ALARAKH MANUBHAI	NOTICE NOT RECD BACK,NOTICE SERVED
6521	FA/4748/1996	08/08/2008	UNION OF INDIA,	MS REETA CHANDARANA	GEETABEN A JADEJA,	MR MAHESH B SHAH
6522	FA/4754/1996	20/01/2012	NEW INDIA ASSURANCE CO LTD,JASWANTSINH B GOHIL,SIDDIQBHAI A LAKHANI	MR RAJNI H MEHTA	RAJESHBHAI GOBARBHAI (MINOR),GOBARBHAI M CHAUHAN,AMRIBEN G CHAUHAN	MR DIVYESH SEJPAL,MR YOGEN N PANDYA
6523	FA/4756/1996	16/03/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VAGHARI BABU BALU,RABARI MANDA DEVA CHAVDA,DEVABHAI N MUSAL	(MR HM PRACHCHHAK),MR KARTIK I SONI
6524	FA/4757/1996	22/12/2011	BHANABHAI J DANGER,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	NARSHIBHAI TALSHIBHAI PATEL DECD.THRO'HEIRS GAURIBEN & 3,GAURIBEN NARSHIBHAI,NATVARBHAI NARSHIBHAI,CHETAN NARSHIBHAI,GHUSABHAI K BARAIYA	,DELETED,MR TULSHI R SAVANI
6525	FA/4758/1996	30/07/2008	RAJKOT ENGINEERING ASSOCIATION,	NOTICE SERVED,MR RAMNANDAN SINGH	UNION OF INDIA,	(MR. JC SHETH)
6526	FA/4761/1996	28/03/2012	GUJ.STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT	JASMATBHAI NARSINHBHAI SINCE DECD.THRU HEIRS AND L.RS,HARJIBHAI JASMATBHAI BELADIA,JAMNABEN JASMATIBHAI BELADIYA W/O NATHUBHAI DAHYANI,SANTUBEN JASMATBHAI BELADIYA W/O PRAGJIBHAI NAKRANI,RANJITSINH VAKHATSINH	NOTICE SERVED,UNSERVED EXPIRED (R),MR RAJESH R DEWAL
6527	FA/4824/1996	14/07/2017	KAPILABEN POPATLAL,	MR SANJAY M AMIN	HASMUKHBHAI GOPALJI DAVADA,UNITED INDIA INSURANCE CO.LTD.	
6528	FA/5009/1996	30/07/2008	UNION OF INDIA,	(MR. JC SHETH)	SAURASHTRA COAL & COKE BRIQUOTTING PLANT,	MR HARESH H PATEL
6529	FA/5010/1996	29/12/2011	VIJYABEN H MONPARA,HIMANSHU H MONPARA,MINOR,THRO'VIJYABEN HIRJIBHAI,KEYUR H MONPARA,MINOR,THRO' VIJYABEN HIRJIBHAI,BHAYABHAI L MONPARA,PARVATIBEN B MONPARA	,MR VIJAY H PATEL	GSRTC,BHIKHARAM K GONDALIYA	NOTICE SERVED,MR HS MUNSHAW
6530	FA/5011/1996	22/10/2013	JITENDRAKUMAR NANJIBHAI MISTRYSINCE DECD.TH.HIS LEGAL HEIRS,LILABEN WD/O. JITENDRAKUMAR NANJIBHAI MISTRY,HINABEN D/O. JITENDRAKUMAR NANJIBHAI MISTRY,ARVINDBHAI S/O. JITENDRAKUMAR NANJIBHAI MISTRY,RANJANBEN D/O. JITENDRAKUMAR NANJIBHAI MISTRY,MUKESHBHAI S/O. JITENDRAKUMAR NANJIBHAI MISTRY,VISHAL S/O. JITENDRAKUMAR NANJIBHAI MISTRY	MR HM PARIKH,(MR MC SHAH)	PATEL KANTILAL PARSHOTTAMDAS,PATEL RAMJIBHAI PARSHOTTAMDAS SINCE DECD.TH.HIS HEIR & L.RS.,KAUSHIKBHAI S/O RAMJIBHAI PATEL,NITINBHAI S/O RAMJIBHJAI PATEL,UMAKANT RAMESHBHAI PATEL,CHIRAG RAMESHBHAI PATEL,PATEL JASHBHAI PARSHOTTAMDAS THRO'POWER OF ATTO.REST/NO.1	(MR MB GANDHI),(MR MD PANDYA)
6531	FA/5012/1996	22/10/2013	JITENDRAKUMAR NANJIBHAI MISTRYSINCE DECD.THR.HIS LEGAL HEIRS,LILABEN WD/O. JITENDRAKUMAR NANJIBHAI MISTRY,HINABEN D/O. JITENDRAKUMAR NANJIBHAI MISTRY,ARVINDBHAI S/O. JITENDARKUMAR NANJIBHAI MISTRY,RANJANBEN D/O. JITENDRAKUMAR NANJIBHAI MISTRY,MUKESHBHAI S/O. JITENDRAKUMAR NANJIBHAI MISTRY,VISHAL S/O. JITENDRAKUMAR NANJIBHAI MISTRY,BHAGWANTIPRASAD MANEKCHAND SHAH [TRANSPOSED FROM RESP.]	(MR MB GANDHI),MR HM PARIKH,(MR MC SHAH)	PATEL KANTILAL PARSHOTTAMDAS,PATEL RAMJIBHAI PARSHOTTAMDAS DECD.THRU HIS HEIRS & L.RS.,KAUSHIKBHAI S/O RAMJIBHAI PATEL,NITINBHAI S/O RAMJIBHAI PATEL,UMAKANT RAMESHBHAI PATEL,CHIRAG RAMESHBHAI PATEL,PATEL JASHBHAI PARSHOTTAMDAS THRO'POWER OF ATTO.REST/NO.1,BHAGWATILAL M SHAH [TRANSPOSEDAS APPELLANT ORDER OF CA3353/9	(MR MB GANDHI),(MR MD PANDYA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6532	FA/5013/1996	28/09/2017	JITENDRAKUMAR NANJIBHAI MISTRYSINCE DECD.THR.HIS LEGAL HEIRS,LILABEN WD/O. JITENDRAKUMAR NANJIBHAI MISTRY,HINABEN D/O. JITENDRAKUMAR NANJIBHAI MISTRY,ARVINDBHAI S/O. JITENDRAKUMAR NANJIBHAI MISTRY,RANJANBEN D/O. JITENDRAKUMAR NANJIBHAI MISTRY,MUKESHBHAI S/O. JITENDRAKUMAR NANJIBHAI MISTRY,VISHAL S/O. JITENDRAKUMAR NANJIBHAI MISTRY	MR HM PARIKH,(MR MC SHAH)	PATEL KANTILAL PARSHOTTAMDAS,PATEL RAMJIBHAI PARSHOTTAMDAS SINCE DECEASED THRO'HIS HEIRS,KAUSHIKBHAI S/O RAMJIBHAI PATEL,NITINBHAI S/O RAMJIBHAI PATEL,UMAKANT RAMESHBHAI PATEL,CHIRAG RAMESHBHAI PATEL,PATEL JASHBHAI PARSHOTTAMDAS THRO'POWER OF ATTO.REST/NO.1,BANSILAL MOHANLAL MISTRY,RAMESHBHAI M MISTRY,NARANBHAI M MISTRY	,(MR MB GANDHI),(MR MD PANDYA)
6533	FA/5014/1996	22/12/2011	RASIKLAL NARSIDAS LOHANA,NEW INDIA ASSURANCE CO.LTD.	MR BH BHAGAT,MR SV RAJU,MR SUNIT S SHAH,(MR HASMUKH THAKKER)	ASGARALI JIVAJI DIWAN,SHIRINBEN ASGARALI DIWAN,SHABBINHUSEN ASGARALI DIWAN,MAHMAD ASGARALI DIWAN,RAJENDRA BHOGILAL,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA,MR MB PARIKH,MS MEGHA JANI,MR PJ KANABAR
6534	FA/5017/1996	14/03/2012	TRANSPORT MANANGER,	MR HS MUNSHAW	KUMUDINIBEN SHIRISHCHANDRA SHAH,DECD.THROUGH HER HEIRS;,SHIRISHCHANDRA SHANTILAL SHAH.,AMISH SHIRISHCHANDRA SHAH.,PINKI AMITKUMAR KAMADAR.,AHMEDABAD MUNICIPAL CORPORATION	,MR AMIT J SHAH,MR SANDIP C SHAH
6535	FA/5018/1996	23/11/2011	SHRIRAM GADIA (TRANSPOSED AS RESPONDENT),SODHABHAI SHIVABHAI MAKWANA,NEW INDIA ASSURANCE CO.LTD.	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR,LAW VERDICT	INDUBEN SAVAILAL SUR,JAGDISHBHAI SAVAILAL SUR,VIBHUTIBEN SAVAILAL SUR,AJITBHAI SAVAILAL SUR,SHRIRAM GADIA	,NOTICE SERVED,UNSERVED EXPIRED (N)
6536	FA/5019/1996	19/12/2011	ORIENTAL INSURANCE CO LTD,	MR RR MARSHALL,MS KARUNA V RAHEVAR	MANGUBEN SHANTIBHAI,CHIMANBHAI SHANTIBHAI,BABUBHAI SHANTIBHAI,RAJUBHAI BACHUBHAI,LAXMANBHAI MAVJIBHAI	NOTICE SERVED,NOTICE UNSERVED,MR SHAKEEL A QURESHI
6537	FA/5021/1996	01/12/2011	SUJATA DRESSESS,	MR VIBHUTI NANAVATI	SARUPCHAND DARSHAKKUMAR,PREMDAS BHANDARI	SERVED BY RPAD (N),DS AFF.NOT FILED (R)
6538	FA/5025/1996	17/04/2017	ORIENTAL INSURANCE CO.LTD.,	MR UDAY R BHATT	ALLARAKHBHAI BACHUBHAI MALEK,PARBATBHAI OGHABHAI,MUNAF RAHIMBHAI	
6539	FA/5032/1996	08/08/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	RAJKUMAR S/O DINANATH GARG,PREMLATA RAJKUMAR GARG,RACHANA GARG,PRATAPSINH RATUBHA,RAFIQBHAI SATARBHAI,AMARNATH S/O MITTON LAL BANSAL,BHIKHUDAN S GADHAVI,MONIKA R GARG,PUNAMBEN GARG	,MR YOGESH S LAKHANI,MR BM MANGUKIYA
6540	FA/5034/1996	25/01/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KAMLESH M MAHESHWARI,ABHA M MAHESHWARI,SHOBHA M MAHESHWARI,MEENA M MAHESHWARI,MONICA M MAHESHWARI,VIPUL M MAHESHWARI,DEVIPRASAD A KACHHI PATEL,HIRALAL M THAKUR (DECD.),AS BHATTER,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6541	FA/5035/1996	25/01/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	ARUNA AJAY KELA,ABHAY AJAY KELA,CHARU AJAY KELA,DEVIPRASAD A KACHHI PATEL,HIRALAL M THAKUR,DECD.,AS BHATTER,UNITY CASTING (P) LTD,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6542	FA/5047/1996	16/12/2010	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	DIWABEN WD/O SOMAJI BECAHRJI THAKARDA,DECD.THRU HER HEIRS,BHARATBHAI SOMABHAI THAKARDA 36 YRS,ISHWARBHAI SOMABHAI THAKARDA 22 YRS,LAXMILBEN SOMABHAI THAKARDA 26 YRS,SAVITABEN SOMABHAI THAKARDA,ISHWARJI SOMAJI THAKARDA,RAMANBHAI RUPAJI BARAIYA,RAMSINGBHAI @ RAICHANDBHAI R CHAUDHARI	NOTICE SERVED,MR JV JAPEE,MR HR PRAJAPATI,MR MR PRAJAPATI

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6543	FA/5050/1996	18/01/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAJAKBHAI D GANCHI,JENUBHAI D GANCHI,IBRAHIMBHAI D GANCHI,HAMIDABEN D GANCHI,JERINABEN D GANCHI,NAUBHAI A FAKIR C/O HABIBBHAI ISMAILBHAI,HABIBBHAI I KUBARIYA	SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MS DEVYANI N DAVE,MR BJ TRIVEDI, (MR JT TRIVEDI)
6544	FA/5051/1996	18/06/2010	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	ARUNABEN BALVANTBHAI PARMAR,DHARMESH BALVANTBHAI PARMAR,HIRAL BALVANTBHAI PARMAR,JAYDEEP BALVANTBHAI PARMAR,AMARSINH GAGAJIBHAI,LILAVATI R DODIYA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
6545	FA/5052/1996	18/06/2010	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ISMAILBHAI JAMALBHAI MANDAVIA,AMARSINH GAGAJIBHAI,LILAVATI R DODIYA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
6546	FA/5069/1996	08/02/2019	JAGDISH AND COMPANY,TARLABEN PRANLAL KHANDWALA @ TARLABEN MAHENDRAKUMAR SHAH	NOTICE UNSERVED	BANK OF MAHARASHTRA,	RULE SERVED,(MR A M VADERA)
6547	FA/5073/1996	02/09/2011	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	NEW MACFAST FOOD,ARUNBHAI S MEHTA	NOTICE SERVED,MR SUNIT S SHAH
6548	FA/5169/1996	10/01/2012	SEJABHAI HIRABHAI RABARI DECD THROUGH THE LRS,RABARI PURIBEN SEJABHAI,RABARI MEHUL SEJABHAI MINOR THROUGH GUARDIAN NO.1/1,RABARI PAYAL SEJABHAI MINOR THROUGH GUARDIAN NO.1/1	LAW VERDICT,MR DM DEVNANI	REFERAL HOSPITAL,ANRUBHAI KATHADBHAI,KANTILAL NATHUBHAI BUDDHDEV,NEW INDIA INSURANCE CO LTD,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR JM BAROT,MR KK NAIR,MR SANDIP C SHAH
6549	FA/5173/1996	25/01/2012	GSRTC,	MR UI VYAS	VASANTKUNVARBA M JADEJA,MINOR MAYURDHWAJSINH MAHIPATSINH JADEJA,MINOR AGNESH M JADEJA,THRO' RES.NO.1,MINOR VARSABA M JADEJA,THRO' RES.NO.1,ILABA M JADEJA,NIRMALABALA M JADEJA,FARSADBA M JADEJA,RAYSING D KATARA DELETED AS PER COURT ORDER,BHAGAVATPRASAD M PATEL,RAVAJIBHAI NANABHAI DELETED AS PER COURT ORDER,SECRETARY, GEB,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR SHAKEEL A QURESHI
6550	FA/5205/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,	MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,MR VIBHUTI NANAVATI,MR JJ YAJNIK
6551	FA/5206/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,	MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6552	FA/5207/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,SHANTABEN BACHABHAI,MANSUKH BACHABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK

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6553	FA/5208/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,KACHRA DUDABHAI,KAMIBEN KACHARA,JETHABHAI JIVABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6554	FA/5209/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,VALABHAI BHIMABHAI,NATHABHAI VALABHAI,SOMIBEN NATHABHAI,VALABHAI NATHABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6555	FA/5210/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,DEVABHAI BHIMABHAI,SAJUBEN DEVABHAI,RAMESH DEVABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6556	FA/5211/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,BHENIBEN BHIKHABHAI,MALDEV BHIKHABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR MUKESH A PATEL,MR JJ YAJNIK
6557	FA/5212/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,	MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6558	FA/5213/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,	MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6559	FA/5214/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,NARAN BHIMA,DAHIBEN NARAN,KHIMA NARAN,NATHA NARAN	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6560	FA/5215/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,DAHIBEN NARANBHAI,NARAN BHIMABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK

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6561	FA/5216/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,	MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6562	FA/5217/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,HARDAS LAXMAN	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6563	FA/5218/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,KHIMABHAI LAXMAN,BHAJIBEN KHIMABHAI,ANIL KHIMABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6564	FA/5219/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,PITHAHAI LAXMAN,SOMIBEN PITHABHAI,KARSANSHI PITHABHAI,JAYABEN PITHABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6565	FA/5220/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,DANABHAI MALDE,JAYESH DANABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6566	FA/5221/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,DANABHAI MALDE,JAYESH DANABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6567	FA/5222/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,JIRABHAI AMRA,LAKHIBEN AMRABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6568	FA/5223/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,RAJABHAI LAXMAN,VALIBEN RAJABHAI,KANTIBHAI RAJABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6569	FA/5224/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,JIVABHAI AMRA,LAKHIBEN AMRA	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK

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6570	FA/5225/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,JIVABHAI AMRA,LAKHIBEN AMRA	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6571	FA/5226/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,JIVABHAI AMRA,LAKHIBEN AMRA	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6572	FA/5227/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,SAJAN AMRA,CHAMPABEN SAJAN AMRA	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6573	FA/5228/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,JIRABHAI AMRA,LAKHIBEN AMRABHAI	,MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6574	FA/5229/1996	24/11/2009	MINOR SHANTABEN DEVABHAI,	MS KUSUM V VAGHELA,MR HASIT H JOSHI	UNION OF INDIA,RAMJIBHAI GANGADHAR,VALIBEN GOVIND,KANABHAI AMARA,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR JJ YAJNIK
6575	FA/5237/1996	17/04/2012	MAVJIBHAI N KOLI,MATHURBHAI N MAKWANA,NEW INDIA ASSURANCE CO LTD	,MR BH BHAGAT,MR SUNIL B PARIKH	BHAGVANBHAI RAMJIBHAI PATEL, THRO'HIS FATHER RJ PATEL,	(MR SURESHM SHAH)
6576	FA/5239/1996	13/04/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	TRIBHOVANBHAI SHANKARBHAI PRAJAPATI,DRIVER-NOT JOINED,SURESHKUMAR G KAKANI	,MR RAJKUMAR CHAUMAL
6577	FA/5253/1996	06/07/2018	COMMERCIAL ROADWAYS,	MR NITIN N PANDYA	PANCHMAHAL THREAD FACTORY,	(MR MUKESH R SHAH)
6578	FA/5254/1996	24/10/2018	GUJARAT ELECTRICITY BOARD (BARODA),GUJARAT ELECTRICITY BOARD [GONDAL, RAJKOT]	MS LILU K BHAYA	MASTERCAST,	MR YOGESH S LAKHANI
6579	FA/5281/1996	28/12/2011	RANCHHODBHAI AMBALAL GURJAR,	MR DARSHAN M PARIKH	SOMABHAI PITHUBHAI PATEL,GSRTC,KALAJI BECHARJI THAKORE,BANSIBHAI MAGANBHAI PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED BY DS,NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI,MS MEGHA JANI
6580	FA/5287/1996	02/07/2013	RUGNATH BODU CHOUDHARY,TAPUBHA DUDAJI CHAUHAN	MR BH BHAGAT	NARENDRAKUMAR NATHUBHAI DECD. THRO'HEIRS KUNDANBEN N & 3,MITESHKUMAR NARENDRA,HUNNY NARENDRAKUMAR,MINOR JANKI NARENDRAKUMAR,HARUN HUSSAIN,RAJESH JINNING FACTORY,NATIONAL INSURANCE CO.LTD,JAYABEN NATHUBHAI,THE NEW INDIA ASSURANCE CO.LTD	,NOTICE SERVED,MR RAJNI H MEHTA,MR MANOJ N POPAT
6581	FA/5288/1996	24/11/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	TULSI CONSTRUCTIONS,JC PATEL (DELETED)	DELETED,(MR RN SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6582	FA/5301/1996	29/04/2014	RAMABEN WD/O DURLABHBHAI BHIKHABHAI PATEL,MINOR ATULKUMAR ASHOKBHAI,MINOR NAYANKUMAR ASHOKBHAI	MR AJAY R MEHTA	SOPANBABA PONKHRE,GSRTC	NOTICE SERVED,RULE SERVED,MRS VASAVDATTA BHATT
6583	FA/5302/1996	29/04/2014	RAMABEN WD/O DURLABHBHAI BHIKHABHAI PATEL,MINOR ATULKUMAR ASHOKBHAI,MINOR NAYANKUMAR ASHOKBHAI	MR AJAY R MEHTA	SOPANBABA PONKHRE,GSRTC	NOTICE SERVED,MRS VASAVDATTA BHATT
6584	FA/5305/1996	02/09/2008	GOPALBHAI BAVALBHAI @ LAKHANBHAI PATEL,	MR YOGESH S LAKHANI	AHEMADBHAI MUSABHAI USMAN,AHMEDBHAI IBRAHIMBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	
6585	FA/5307/1996	12/09/2019	NAVINCHANDRA C JOSHI,	NOTICE UNSERVED	SKV BUILDERS,SANDEEP C PARIKH,MANJULABEN C PARIKH,VC PARIKH,CHIMANLAL M PARIKH,CHAIRMAN/SECRETARY, CHANDRANAGAR CO.OP.H.SOC.LTD	NOTICE SERVED,MR MB PARIKH
6586	FA/5308/1996	29/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR RITURAJ M MEENA	SAVIATABEN WD/O PARSHOTTAMDAS @ PASABHAI MOHANBHAI THAKORE,RAMESH PARSHOTTAMDAS,SHAILESHKUMAR PARSHOTTAMDAS,MINOR DIPAK PARSHOTTAMDAS,MANAGER	(MR AKIL KURESHI),MR ASHUTOSH R BHATT
6587	FA/5309/1996	29/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR RR MARSHALL	DEVRAJ RAMKISHAN AROA,SUMITRABEN DEVRAJ ARORA,MINOR PRAMOD DESHRAJ,MINOR PRAFUL DESHRAJ,MANAGER	(MR AKIL KURESHI),MR ASHUTOSH R BHATT
6588	FA/5310/1996	29/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR RITURAJ M MEENA	SUMTI W/O RANCHHODBHAI,TARABEN WD/O DATTARAM,KASINATH DATTARAM MANKER,PRABHUDAS DATTARAM MANKER,MANAGER	(MR AKIL KURESHI),MR ASHUTOSH R BHATT
6589	FA/5312/1996	09/04/2009	GIRISHKUMAR D BRAHMBHATT,	MR SANDIP C SHAH	CHAMPALAL,RAJASTHAN STATE ROAD TRANSPORTCORP.,GIRISHKUMAR V PATEL	DELETED,RULE SERVED
6590	FA/5314/1996	18/07/2012	MUNICIPAL CORP.OF AHMEDABAD,	MR JAYANT P BHATT	RAJNIKANT MANUBHAI CHOKSI,	MR YATIN SONI
6591	FA/5321/1996	26/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JENTIBHAI DHARAMSHI DECD.THRO'HEIRS JIVUBEN JENTIBHAI & 4,JIVUBEN JENTIBHAI,MINOR DINU JENTIBHAI,MINOR VINU JENTIBHAI,DHARAMSHIBHAI NANJIBHAI,RUPABEN DHARAMSHIBHAI,RAMBHAI SURAGBHAI,BAVKUHAI SURAGBHAI,NATIONAL INSURANCE CO.LTD.,MER JETHA KANABAR (DELETED AS PER HON'BLE CT'S,RUPABHAI KHODABHAI,YUSUF MOHMED	,NOTICE UNSERVED,DELETED,MR AMAR D MITHANI,(MR AJ SHASTRI),MR ANSHIN H DESAI,MS MEGHA JANI,MR DAKSHESH MEHTA
6592	FA/5322/1996	26/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJESHKUMAR MANUBHAI MEHTA,RAMBHAI SURAGBHAI,BAVKUBHAI SURAGBHAI,NATIOANL INSURANCE CO LTD,MER JETHA KANABAR,RUPABHAI KHODABHAI,YUSUF MOHMED	NOTICE UNSERVED,MR AMAR D MITHANI,MR ANSHIN H DESAI,MS MEGHA JANI,MR AMITKUMAR C BHATT
6593	FA/5323/1996	01/10/2015	GUJRARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MANKUBEN RAMBHAI,SAMJUBEN RAMBHAI,NAZIRBHAI M	NOTICE SERVED,MR MANISH R RAVAL,MR BP DALAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6594	FA/5324/1996	21/02/2012	BALDEVBHAI DUNGARDAS PATEL,	(MR NS SHETH)	KUMAJI RAJAJI CHAVDA,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
6595	FA/5325/1996	21/02/2012	BALDEVBHAI DUNGARDAS PATEL,	(MR NS SHETH)	CHHAGANBHAI KALYANBHAI RABARI,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	NOTICE SERVED,MS KARUNA V RAHEVAR
6596	FA/5326/1996	15/10/2008	RAMADHAR KASHIRAM SHARMA,	MR MA PAREKH	GUJARAT FISHERIES CENTRAL CO. OP.ASSOCIATION LTD.,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,MR RC JANI
6597	FA/5330/1996	14/05/2009	KAUSHIKBHAI KANAIYALAL MASANI,	MR KARTIKEY P RAWAL	GSRTC,HARESHBHAI CHANDULAL JOSHI,KANTABEN CHANDULAL JOSHI,NATIONAL INSURANCE CO.LTD.	MR JV JAPEE,MR YOGESH S LAKHANI,MS AVANI S MEHTA
6598	FA/5332/1996	27/09/2012	VAGHARI BACHUBHAI JUGABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,AHMEDABAD URBAN DEVLOPMENT AUTHORITY	NOTICE SERVED BY DS,MR RD DAVE
6599	FA/6/1997	21/06/2019	PINKI I YAGNIK,	NOTICE UNSERVED	HARISHKUMAR RATILAL,HEIRS OF DECD.MANHARLAL V DESAI,RAMCHANDRA M DESAI,HASMUKH M DESAI,HARISH M DESAI,RAJENDRA M DESAI,UNITED INDIA INSURANCE CO LTD	
6600	FA/15/1997	05/11/2015	GULABSINH ABHESINH (DECD.THRO.HEIRS),KRUSHNABA GULABSINH,ARVINDSINH GULABSINH,ASHOKSINH GULABSINH,RAJENDRASINH GULABSINH,JIVUBA GULABSINH	,(MR VA PITHIA)	VRUJLAL DWARKADAS PANCHMATIYA,UNITED INDIS INSURANCE CO LTD,PUNJA ALA,KANAJI KALUBHA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MS LILU K BHAYA
6601	FA/19/1997	28/10/2009	G.S.R.T.C.,	MR HARDIK C RAWAL	MINOR DHARMESH A JOSHI,MINOR AMIBEN A JOSHI,JAGRUTI A JOSHI,BHAVIK A JOSHI,KAMLAGAURI @ KAMLABEN WD/O DECD.ARVINDBHAI H JOSHI,GIRJABEN H JOSHI,HARGOVINDBHAI P JOSHI,SINCE DECD.HIS HEIR & L.RS. RES.NOS.,BADRAJI UMEDJI THKAR	,MR SANDIP C SHAH,MR PH BUCH
6602	FA/24/1997	11/12/2008	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GULAMNABI AKBARMIYA SHAIKH,BABERBHAI BADRUDIN SHAIKH,GIRIRAJ QUARRY WORKS	NOTICE SERVED,(MR AKIL KURESHI),MR AB MUNSHI,MR MURALI N DEVNANI
6603	FA/25/1997	11/12/2008	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GULAMNABI AKBARMIYA SHAIKH,BABERBHAI BADRUDIN SHAIKH,GIRIRAJ QUARRY WORKS	NOTICE SERVED,(MR AKIL KURESHI),MR AB MUNSHI,MR MURALI N DEVNANI
6604	FA/26/1997	11/12/2008	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GULAMNABI AKBARMIYA SHAIKH,BABERBHAI BADRUDIN SHAIKH,GIRIRAJ QUARRY WORKS	NOTICE SERVED,(MR AKIL KURESHI),MR AB MUNSHI,MR MURALI N DEVNANI
6605	FA/27/1997	11/12/2008	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GULAMNABI AKBARMIYA SHAIKH,BABERBHAI BADRUDIN SHAIKH,GIRIRAJ QUARRY WORKS	,NOTICE SERVED,(MR AKIL KURESHI),MR MURALI N DEVNANI

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6606	FA/28/1997	30/04/2008	ORIENTAL INSURANCE CO LTD,JAGDISHBHAI R THAKKAR	,MR RAJNI H MEHTA	RABIABEN WD/O VALIBHAI M PATEL,FARJANABANU V PATEL,FIROJBHAI V PATEL,SAFIKBHAI V PATEL,THRO'GURD'N.RABIABEN WD/O VALIBHAI M PATEL,SIRINBEN V PATEL,THRO'GURD'N, RABIABEN WD/O VALIBHAI M PATEL,FATMABEN M PATEL,SINCE DECEASETHRO'HER HEIRS RES.NO.1 TO 5.,DINESHBHAI I THAKKAR	,DELETED,MR DJ BHATT,MR MTM HAKIM
6607	FA/29/1997	14/06/2017	DAHIBEN AMRUTBHAI SUTHAR,	UNSERVED EXPIRED (N)	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6608	FA/30/1997	14/06/2017	BHOGILAL MUGATRAM SUTHAR,ALKESH B SUTHAR	NOTICE SERVED,UNSERVED EXPIRED (N)	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6609	FA/31/1997	14/06/2017	JASHVANTBHAI AMRUTLAL SUTHAR,HITESHKUMAR JASHVANTBHAI SUTHAR	NOTICE SERVED	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6610	FA/32/1997	14/06/2017	SHANTABEN M SUTHAR DECD.THRO' HEIRS SHAKARIBEN M SUTAHR & 3,SHAKARIBEN M SUTHAR,CHIMANLAL M SUTHAR,BHOGILAL M SUTHAR,PUSHPABEN M SUTHAR	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6611	FA/33/1997	14/06/2017	PRAHALDBHAI KHODIDAS SUTHAR,	UNSERVED EXPIRED (N)	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6612	FA/34/1997	14/06/2017	ALKESH BHOGILAL SUTHAR,	NOTICE SERVED	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6613	FA/35/1997	14/06/2017	JASHUBHAI SHIVABHAI MISTRI,HASHUKHBHAI SHIVABHAI MISTRI,DHIRUBHAI SHIVABHAI MISTRI,MAHESHKUMAR S MISTRI	NOTICE SERVED	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6614	FA/36/1997	14/06/2017	RAMESHBHAI DAHYALAL MISTRY,MAYURBHAI RAMESHBHAI MISTRY,DAHYALAL KHODIDAS MISTRY	NOTICE SERVED,UNSERVED EXPIRED (N)	TEMBHA @ TAPUBHA LAGHUBHA GARASIYA,GSRTC,KANKUBEN M PATEL HEIR OF DECD.KANTILAL M PATEL,UNITED INDIA INSURANCE CO.LTD.	
6615	FA/39/1997	08/12/2011	JAYSHREEBEN AMBALAL,		DRIVER OF JEEP CAR NO.GAQ 9193,ALIMAHMAD DOSAN ASAMADI,ORIENTAL INSURANCE CO LTD	
6616	FA/40/1997	23/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GODIBEN NANJIBHAI,HARESH KANTIBHAI,THRO' GODIBEN NANJIBHAI,NARESH KANTIBHAI,THRO' GADIBEN NANJIBHAI,DIPAK KANTIBHAI,THRO' GODIBEN NANJIBHAI,ASMITA KANTIBHAI,THRO' GODIBEN NANJIBHAI,CHHAGANBHAI A VAGHRI DELETED AS PER CT.ORD.DTD.28-12-2011.,HARISINH V SOLANKI	DELETED,RULE SERVED,MR SHAKEEL A QURESHI
6617	FA/42/1997	06/03/2009	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	DECD.ARTIBEN NARSIBHAI MAKWANATHRO'PARENTS,NARSIBHAI BHIMABHAI MAKWANA,CHAMPABEN NARSIBHAI MAKWANA,VAJUBHA DHIRUBHA VALA,SURENDRA NANALAL PANDYA	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
6618	FA/53/1997	08/12/2011	RATANBEN WD/O GANDABHAI MAVJIBHAI,	MR CG MEHTA	SUPERINTENDING ENGINEER,ORIENTAL INSURANCE CO LTD	GOVERNMENT PLEADER,MR KK NAIR
6619	FA/54/1997	16/08/2011	ALJI KHERAJI SODHA (DECD.THRO.HEIRS),LAXMANSINH ALJI SODHA,PRAVINSINH ALJI SODHA,AMARSINH ALJI SODHA,SUKHJI KHETAJI SODHA,GULABKUNVARBA ALJI SODHA,HEMKUNVARBA PATUJI VAGHELA,PRABHATBA GAJUBHA JADEJA,DEVKUNVARBA MAMUBHA JADEJA	,(MR YS MANKAD)	DISTRICT PANCHAYAT AT KUTCH,	MR HS MUNSHAW

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6620	FA/56/1997	18/10/2010	HEIRS & L.R.OF DECD.BHENIBEN KARSHANBHAI,KARSAN ALA,	(MR J V BHAIRAVIA),MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6621	FA/57/1997	18/10/2010	MUKTABEN PARBHATBHAI PARBAT ALA (THRO.L.R.'S OF DECD.),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6622	FA/58/1997	18/10/2010	SHATABEN BHOJABHAI SIDIBHAI THRO.L.R.'S & DECD.,		UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6623	FA/59/1997	18/10/2010	PARVATIBEN JIVABHAI LAXMIBEN THRO.L.R.'S & DECD.,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6624	FA/60/1997	18/10/2010	PUSHPABEN SIDIBHAI KARABHAI (THRO.LR.'S OF DECD.),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6625	FA/61/1997	18/10/2010	KISHOR KARSANBHAI ALA (THRO. LR'S OF DECD.),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6626	FA/62/1997	18/10/2010	HANSIBEN POLABHAI POLA ALA (DECD. THRO.HEIRS),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6627	FA/63/1997	18/10/2010	SHANTILAL RAMABHAI HARDASBHAI (DECD.THRO L.R.'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6628	FA/64/1997	18/10/2010	HEIRS & L.R.OF DECD.JETHIBEN LAKHABHAI,LAKHA HAMIR,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6629	FA/65/1997	18/10/2010	PURIBEN MANJABHAI SUMRIBEN (DECD.THRO.LR.'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6630	FA/66/1997	18/10/2010	HANABEN MUNJABHAI SUMRIBEN (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
6631	FA/67/1997	18/10/2010	SAJANBEN SAKRABHAI SIDIBHAI (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6632	FA/68/1997	18/10/2010	MANJUBEN MENANDBHAI MUNJABHAI (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6633	FA/69/1997	18/10/2010	LILABEN MENANDVGAU MUNJABHAI (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6634	FA/70/1997	18/10/2010	LABHUBEN ARJANBHAI UGHABHAI (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI

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6635	FA/71/1997	18/10/2010	BHARTIBEN SAKRABHAI SIDIBHAI (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6636	FA/72/1997	18/10/2010	BHAVITABEN SAKRABHAI SIDIBHAI (DECD.THRO.LR'S),	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6637	FA/73/1997	18/10/2010	RUDIBEN POLABHAI DECD.THRO' HEIR PALA ALA,POLA ALA	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6638	FA/74/1997	18/10/2010	JIGNESH PARBATBHAI DECD.THRO' HEIR PARBAT ALA,PARBAT ALA		UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6639	FA/75/1997	18/10/2010	MUKESH NARANBHAI DECD.THRO' HEIR NARAN ALA,NARAN ALA	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6640	FA/76/1997	18/10/2010	MANSUKHBHAI AMARABHAI DECD. THRO' HEIR AMRABHAI HAJABHAI,AMRABHAI HAJABHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6641	FA/77/1997	18/10/2010	MANISHABEN UGABHAI DECD.THRO' UGABHAI DAYABHAI,UGABHAI DAYABHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6642	FA/78/1997	18/10/2010	BHANUBEN DAYABHAI DECD.THRO' HEIR DAYABHAI KARABHAI,DAYABHAI KARABHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6643	FA/79/1997	18/10/2010	SHANTIBEN SIDIBHAI DECD.THRO' HEIR SIDIBHAI KARABHAI,SIDIBHAI KARABHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6644	FA/80/1997	18/10/2010	PURIBEN SOMABHAI MINOR THRO' MOTHER MENIBEN SOMABHAI,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6645	FA/81/1997	18/10/2010	JAMNABEN CHANABHAI MINOR THRO'FATHER CHANABHAI MEPABHAI,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6646	FA/82/1997	18/10/2010	SHARDABEN BHOJABHAI (THRO. GUARDIAN BHOJABHAI PUNJABHAI,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6647	FA/83/1997	18/10/2010	BHARAT VAJANIBHAI THROUGH GUARDIAN KAMIBEN VAJANIBHAI,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6648	FA/84/1997	18/10/2010	MANIBEN CHANABHAI,MENTALLY UNSTABLE,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6649	FA/85/1997	18/10/2010	VAJSI JETHABHAI DECD.THRO'HEIRKAMIBEN VAJSIBHAI,KAMIBEN VAJSIBHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6650	FA/86/1997	18/10/2010	MANUBHAI MEGHABHAI DECD.THRO' HEIR LILABEN MANUBHAI,LILABEN MANUBHAI		UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6651	FA/87/1997	18/10/2010	VILIBEN MUNJABHAI DECD.THRO' HEIR POLA MUNJA,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6652	FA/88/1997	18/10/2010	SUMRIBEN HAJABHAI DECD.THRO' HEIR KHIMABHAI HAJABHAI,	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6653	FA/89/1997	18/10/2010	SOMA DAYA DECD.THRO' HEIR DEVIBEN SOMABHAI,DEVIBEN WD/O SOMABHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6654	FA/90/1997	18/10/2010	MUNJABHAI JETHABHAI DECD.THRO'SUMRIBEN WD/O MUNJABHAI,SUMRIBEN WD/O MUNJABHAI	MS KUSUM V VAGHELA	UNION OF INDIA,DRIVER RAMJIBHAI GANGADHAR,VALIBEN GOVIND,DRIVER KANABHAI AMARA,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
6655	FA/94/1997	10/06/2014	GUJRAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PRABHABEN PARSHOTTAMDAS,MAHENDRAKUMAR PARSHOTTAMDAS,MUKUESHKUMAR PARSHOTTAMDAS,RAMESHKUMAR PARSHOTTAMDAS,SAYED DADAMIYA CHHOTAMIYA	MR YN RAVANI,MR MR VYAS
6656	FA/95/1997	03/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	TARLIKABEN BHUPENDRABHAI SHAH,	MS SUDHA R GANGWAR
6657	FA/96/1997	03/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	TARLIKABEN BHUPENDRABHAI SHAH,	MS SUDHA R GANGWAR
6658	FA/97/1997	03/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	TARLIKABEN BHUPENDRABHAI SHAH,	MS SUDHA R GANGWAR
6659	FA/98/1997	07/07/2011	DHARMUMAL ASSUMAL SONI,	MR HM PARIKH	GULABDAS MANGARAM SONI,	MR BHARAT T RAO
6660	FA/99/1997	19/12/2011	VAJERAMBHAI NATHUBHAI DHADHLIA,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	SAMJUBEN JILUBHAI MAYDA,NITABEN JILUBHAI MAYDA,MINOR,DINUBHAI J MAYDA,MINOR,BABY @ GITA J MAYDA,MINOR,AMARBAIBEN JASABHAI MAYDA,BIJALBHAI NANJIBHAI	NOTICE SERVED,SERVED BY AFFIX(N),MR. BHARGAV N. BHATT
6661	FA/102/1997	05/09/2012	JITENDRA BATUKBHAI PATEL,SHARDABEN BATUKBHAI PATEL	MR AMIT V THAKKAR	PRATAPBHAI SHANTILAL MEHTA DECD.THROUGH THE LRS,SHAILESH PRATAPBHAI MEHTA,RAJESH PRATAPBHAI MEHTA,BHADRESH G MEHTA DECD.THRO' HEIRS HEMABEN B MEHTA & 1,HEMABEN B MEHTA,NIRAL BHADRESHBHAI MEHTA MINORTHRO' MOTHER HEMABEN B MEHTA,PANNALAL HIRALAL MEHTA,SHARAD MOHANLAL MEHTA DECD.THROUGH THE LRS,KETAN SHARADCHANDRA MEHTA,JAYANTILAL M MEHTA,DHIRAJLAL SHANTILAL MEHTA DECD.THROUGH THE LRS,JAGDISH DHIRAJLAL MEHTA,MS.SHOBHNA DHIRAJLAL MEHTA,ROHIT DHIRAJLAL MEHTA,MANOJ DHIRAJLAL MEHTA,NAVINCHANDRA SHANTILAL MEHTA DECD.THRO'HEIRS HARESH & 2,HARESH NAVINCHANDRA MEHTA,KIRTI NAVINCHANDRA MEHTA,RAKSHABEN NAVINCHANDRA MEHTA,GHANSHYAM HIRALAL MEHTA PERS.&HEIR OF JAYALAXMI H MEHTA,HIRALAXMI GANGADAS MEHTA,JAYALAXMI HIRALAL MEHTA THRO' HEIRS PANNALAL H MEHTA & 5,PANNALAL H MEHTA,SHARAD MOHANLAL MEHTA,JAYANTILAL M MEHTA,DHIRAJLAL S MEHTA,NAVINCHANDRA S MEHTA THRO'HEIRHARESH N MEHTA & 2,GHANSHYAM HIRALAL MEHTA PERS. & HEIR OF JAYALAXMI H MEHTA,HARESH N MEHTA,KIRTI N MEHTA,RAKSHABEN N MEHTA,INDULAL BALKRISHNA SANGHVI,YASVANTI INDULAL SANGHVI,RAJESH INDULAL SANGHVI,PRAKASH INDULAL SANGHVI,VIPUL INDULAL SANGHVI,SHAILESH I SANGHVI	,DELETED,MR DC DAVE,(MR PRANAV M RAVAL),MR JIGAR M PATEL
6662	FA/104/1997	24/02/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	UMA BHARATKUMAR KAPADIA,JITSINH C RATHOD	NOTICE SERVED,MR MTM HAKIM

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6663	FA/105/1997	28/07/2010	INDIAN FARMERS FERTILIZERS COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	UNION OF INDIA,	(MR BIPIN I MEHTA)
6664	FA/106/1997	23/11/2018	INDIAN FARMERS FERTILIZERS CO OP LTD,	M R BHATT & CO.	UNION OF INDIA,	MR UM SHASTRI,MR RAVI KARNAVAT
6665	FA/107/1997	09/12/2011	NATIONAL INSURANCE CO. LTD,KANJIBHAI G. DEVALIVALA	MS MEGHA JANI	VALLABABHAI SHANJIBHAI,ABDULBHAI RAHIMBHAI	MR YN RAVANI,MR SHAKEEL A QURESHI
6666	FA/110/1997	21/12/2010	HARSHADRAI NAROTTAMDAS JAISWAL,ORIENTAL INSURANCE CO LTD	MR RR MARSHALL,MR ANAL S SHAH	BHAVESH YOGESHBHAI MINOR THRO'GUARDIAN YOGESH GAGJIBHAI,	MS NANDINI JOSHI
6667	FA/111/1997	09/02/2009	NATIONAL INSURANCE CO.LTD.,LIYAKATKHAN IBRAHIM KHAN PATHAN,ABDUL RASHIK RAHIMBHAI	MS MEGHA JANI	MANURAM RAMDULA BHAIYA,SHANTIBEN MANURAM BHAIYA	
6668	FA/112/1997	02/07/2013	NATIONAL INSURANCE CO.LTD.,PRAVINSINH PRATAPSINH CHAUHAN	MR SUNIL B PARIKH,MS MEGHA JANI	RAMKUNVERBEN TALSHIBHAI PATEL,RAMESH TALSHIBHAI PATEL,BHUPATBHAI PITAMBERBHAI PAREKH	DELETED,MR BM MANGUKIYA,MR DIVYESH SEJPAL
6669	FA/113/1997	26/12/2011	LAXMI WD/O BADARAM PARIHAR,KUMARI SANTOSH D/O BADARAM PARIHAR DECD.,ROHIT S/O BADARAM PARIHAR,DHAROPI WD/O SONAJI PARIHAR	(MR SR SHAH),MR DEVANG VYAS	PALU RAISI MAHESHWARI,KRUSCH INVESTMENT,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MS AVANI S MEHTA
6670	FA/114/1997	29/11/2019	PRAHLADRAI MORARILAL & CO.,	MR HARESH H PATEL	UNION OF INDIA,	MS ARCHANA U AMIN
6671	FA/115/1997	16/03/2011	PATEL HIRABHAI LAKHMANBHAI,	MR RD DAVE	PATEL RAVJI LAKHMAN,PATEL JINA LAKHMAN	(MR NALIN K THAKKER)
6672	FA/151/1997	23/02/2008	ISMAIL BHIKHABHAI MANSURI,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	HASMUKHLAL BHIKHALAL JAISWAL,SUSHILABEN HASMUKHLAL JAISWAL,MUSTAQ AHMEDBHAI MUSABJI KHATRI	,MR NILESH A PANDYA
6673	FA/152/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,RAIYABEN VAGHABHAI,JASHUBEN BACHUBHAI,VIPUL BACHUBHAI(MINOR),SONABEN BACHUBHAI(MINOR)	NOTICE NOT RECD BACK,NOTICE SERVED BY DS,MS KHYATI P HATHI
6674	FA/153/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,JILIBEN HARIBHAI,LAKHABHAI HARIBHAI,GHUDABHAI HARIBHAI	,NOTICE SERVED BY DS
6675	FA/154/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,KASHIBEN VELABHAI	NOTICE SERVED BY DS,MS KHYATI P HATHI
6676	FA/155/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,MINABEN GABHARUBHAI,RANCHODBHAI GABHARUBHAI,DANABHAI GABHARUBHAI,BHAVANBHAI GABHARUBHAI,MINOR,SONABEN GABHARUBHAI,MINOR	,NOTICE SERVED BY DS
6677	FA/156/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,DEVABHAI KHETABHAI	,NOTICE SERVED BY DS
6678	FA/157/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,GAGAJIBHAI KHETABHAI	,NOTICE SERVED BY DS
6679	FA/158/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,SHARDULBHAI SARABHAI	,NOTICE SERVED BY DS
6680	FA/159/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,DAYABHAI HARIBHAI,PURIBEN HARIBHAI,JABUBEN HARIBHAI	,NOTICE SERVED BY DS
6681	FA/160/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,RAMUBEN HARIBHAI,SANTOKBEN DHUDABHAI,RAJUBHAI DHUDABHAI,MINOR,BHALBHAI DHUDABHAI,MINOR,BAGHUBEN DHUDABHAI,MINOR	,NOTICE SERVED BY DS

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6682	FA/161/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,GAGUBHAI KHIMABHAI,RATNABHAI KHIMABHAI,KANABHAI KHIMABHAI,GAGJIBHAI KHIMABHAI	,NOTICE SERVED BY DS,SERVED BY RPAD (N)
6683	FA/162/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,KASHIBEN VELABHAI	,NOTICE SERVED BY DS
6684	FA/163/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,SONABEN VAGHABHAI,RANABHAI VAGHABHAI,BHARAT VAGHABHAI	,NOTICE SERVED BY DS
6685	FA/164/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,TAKHUBEN MEPABHAI,SHARDULBHAI MEPABHAI,JIVANBHAI MEPABHAI,VELABHAI MEPABHAI,JESABHAI MEPABHAI,GELABHAI MEPABHAI	,NOTICE SERVED BY DS
6686	FA/165/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,BHAGUBHAI HANUBHAI,AJUBHAI HANUBHAI,BAKABHAI HANUBHAI,RUDABHAI HANUBHAI	,NOTICE SERVED BY DS
6687	FA/166/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,MOTIBEN KHODABHAI,RATNABHAI KHODABHAI,LAKHUBHAI KHODABHAI,RANCHHODBHAI KHODABHAI,LAGHARABHAI KHODABHAI	,NOTICE SERVED BY DS
6688	FA/167/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,RAPAIBEN VIRABHAI,PURIBEN VAGHUBHAI,MUNABHAI VAGHUBHAI,LAKHMAN VAGHUBHAI	,NOTICE SERVED BY DS
6689	FA/168/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,MULIBEN MALABHAI,BHOPABHAI KANABHAI,MUNABHAI KANABHAI,LAKSHMANBHAI KANABHAI,HANSABEN KANABHAI	,NOTICE SERVED BY DS
6690	FA/169/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,DEVABHAI VASHRAMBHAI	,NOTICE SERVED BY DS
6691	FA/170/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,JIVUBEN VAHABHAI,REVABHAI VAHABHAI,TOGABHAI VAHABHAI,KALABHAI VAHABHAI	,NOTICE SERVED BY DS
6692	FA/171/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,VAHABHAI BECHARBHAI,MAVIBEN VAHABHAI,KASHIBEN VELABHAI,RAMABHAI VELABHAI,KUKABHAI VELABHAI,BHAGUBEN VELABHAI	,NOTICE SERVED BY DS
6693	FA/172/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,NITINBHAI RAMJIBHAI SHAH	MR RAJNI H MEHTA	CHHAGANLAL CHHOGAJI PUROHIT,JAGUBEN VARJANGBHAI,VIBHABHAI VARJANGBHAI,BAKABHAI VARJANGBHAI,HANSABEN VARJANGBHAI,SUMANBEN VALABHAI	,NOTICE SERVED BY DS
6694	FA/176/1997	23/03/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	JETHABHAI GHELABHAI SHIYAR,MUSTAFA HASNSHA MEMON DELETED CT.ORDER DTD.28-12-11.,IBRAHIMBHAI MOHMADBHAI,BABUBHAI OMATBHAI BHAVIYA,DHIRUBHAI BACHUBHAI GOHIL DELETED CT.ORDER DTD.28-12-11.,ORIENTAL INSURANCE CO LTD	,UNSERVED EXPIRED (N),DELETED,MR KK NAIR,MR JITENDRA M PATEL
6695	FA/179/1997	30/03/2009	MULJIBHAI MANJIBHAI SORATHIA,	MR ASHISH M DAGLI	DREIVER HANSRAJBHAI KANJIBHAI BHANUSHALI,OWNER MAHOTABKHAN GULABKHAN PATHAN,UNITED INDIA INSURANCE CO,RAGHAVJI MULJI,OWNER M/S. CHANDULAL AND CO.,NEW INDIA ASSURANCE CO LTD	,MS SONAL D VYAS,MS LILU K BHAYA
6696	FA/187/1997	26/12/2011	BHALABHAI BAPUBHAI BARIA KOLI DIED THROUGH HEIRS,NAVIBHAI BAJIBHAI PATEL,SOMA BAPU BARIA,PRATAP GAMABHAI BARIA	NOTICE NOT RECD BACK, (MR MUKESH R SHAH)	RAVJIBHAI BAJIBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE UNSERVED,MRS VASAVDATTA BHATT

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6697	FA/195/1997	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHABHAI VIRCHANDRABHAI PATELDECD. THRO' HEIRS & LRS,PATEL HUJIBEN WD/O JETHABHAI VIRCHANDBHAI,PATEL KODIBEN JETHABHAI (DAUGHTER),PATEL SHANTABEN JETHABHAI (DAUGHTER),PATEL DAHIBEN JETHABHAI (DAUGHTER),PATEL JAYANTIBHAI JETHABHAI (SON),KACHARABHAI D PATEL	
6698	FA/196/1997	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF REVABHAI H PATEL,SOMABHAI REVABHAI PATEL,POPATBHAI REVABHAI PATEL	
6699	FA/197/1997	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI MADHABHAI PATEL,	
6700	FA/198/1997	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARAHANBHAI PASHABHAI PATEL,HEIRS OF REVABHAI HESMABHAI,SOMABHAI REVABHAI PATEL,POPATBHAI REVABHAI PATEL,HEIRS OF DEVCHANDBHAI MOTIBHAI,JOITABHAI DEVCHANDBHAI PATEL,REVIBEN WD/O DEVCHANDBHAI,HIRABENN DEVCHANDBHAI PATEL,KHEMABHAI DHULABHAI PATEL,SHANKABHAI P PATEL,HEIRS OF SHANKABHAI AMICHAND BHAI PATEL,RUKHIBEN S PATEL	
6701	FA/199/1997	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF CHHAGANBHAI V PATEL,DHULUBEN CHHAGANBHAI PATEL,MOHANBHAI CHHAGANBHAI PATEL,CHARKHIBEN CHHAGANBHAI PATEL,DHAHIBEN CHHAGANBHAI PATEL,KANTABEN CHHAGANBHAI PATEL,VALIBEN WD/O CHHAGANBHAI PATEL	
6702	FA/207/1997	28/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	LAKSHMANBHAI KANABHAI MORI DECD.THRO'HEIR KESHOBEN & 4,KESHOBEN LAKSHMANBHAI,KARANSINH LAKSHMANBHAI,JITENDRASINH LAKSHMANBHAI,KANABHAI GHUSABHAI,DEVUBEN KANABHAI,NANDLAL HARIBHAI SAVALIYA,B.G. SUKHWANI	NOTICE SERVED,MR ANSHIN H DESAI,MR SHAKEEL A QURESHI
6703	FA/208/1997	08/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	LAXMANBHAI GORDHANBHAI DECD. THRO'HEIRS GITABEN L & 3,GITABEN LAKSHMANBHAI,DILIP LAKSHMANBHAI,ALPESH LAKSHMANBHAI,BALUBEN GORDHANBHAI,JAGMALBHAI MATRABHAI BHARWAD,RANJITSINH BHAVSINH ZALA	RULE SERVED
6704	FA/209/1997	08/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRABHUDAS LADHABHAI,JAGMALBHAI MATRABHAI BHARWAD,RANJITSINH BHAVSINH ZALA	NOTICE SERVED
6705	FA/211/1997	04/08/2010	INDIAN FARMERS FERTILISER COOPLTD.,	(MRS MAUNA M BHATT)	UNION OF INDIA,	(MR BIPIN I MEHTA)
6706	FA/212/1997	25/01/2012	KIRITKUMAR JAMNADAS PATEL,	(MR AM MEHTA)	DOSTMAHMAD OSMAN,PANKAJBHAI JANARDAN TRIVEDI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,DELETED
6707	FA/220/1997	01/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KARANVARIYA BHURIYA,VASANTBHAI CHHOTABHAI PATEL	RULE SERVED,MR PR NANAVATI
6708	FA/222/1997	07/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	DALIBEN TORABHAI DECD. THRO' HEIRS,BABUBHAI TORABHAI,BHAVSANGBHAI TORABHAI,GANGABEN D/O TORABHAI,MANIBEN D/O TORABHAI,BABUBHAI TORABHAI	
6709	FA/223/1997	17/04/2017	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF RAMSING RANCHODJI,HIRABA WD/O.RAMSING RANCHHODJI,RANJITSINH RANDHODJI,KANUBHAI RANCHODJI,RAJENDRASINH RANCHODJI,MAHENDRASINH RANCHODJI,MANGALSINH RANCHODJI,KANCHANBEN RANCHODJI,JANAKBEN RANCHODJI,ANANDBEN RANCHODJI	
6710	FA/224/1997	17/04/2017	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF MAHERAMSING BHAVSING,SAJJANBA WD/O.MAHERAMSINGH BHAVSINH,KAGMALSINH MAHERAMSINH,JAGATSINH MAHERAMSINH,RAVINDRASINH MAHERAMSINH	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6711	FA/225/1997	17/04/2017	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	MOHANBHAI SHIVABHAI,	SERVED BY AFFIX(N)
6712	FA/227/1997	28/11/2011	NATIONAL INSURANCE CO LTD,	MR RR MARSHALL	SHABBIRHUSSAIN M ALIMOHAMMAD,INTER COMTINENTAL TRAVELS,PUNJAB TRAVELS CORPORATION	SERVED BY AFFIX(N),RULE UNSERVED,THAKKAR AND PAHWA ADVOCATES
6713	FA/234/1997	02/03/2016	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	INDIAN BANK,	NOTICE UNSERVED
6714	FA/235/1997	07/07/2009	A'BAD MUNI. CORPORATION,	TANNA ASSOCIATES	RAMANBHAI D PATEL,	
6715	FA/236/1997	02/03/2016	AHMEDABAD MUNICIPAL COP0RATION,	TANNA ASSOCIATES	INDIAN BANK,	RULE SERVED
6716	FA/237/1997	29/02/2012	RAVJIBHAI NARANBHAI APPL.NO.1 AS TRANSPOSED AS RESP.NO.2,BHAVNAGAR MUNICIPAL CORPORATION,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	PATEL BECHARBHAI (DECD.THRO. LR'S),KASHIBEN BECHARBHAI,KISHOR BECHARBHAI,MINOR,THRO' KASHIBEN BECHARBHAI,BHAVNA BECHARBHAI,MINOR,THRO' KASHIBEN BECHARBHAI,SANGITA BECHARBHAI,MINOR,THRO'KASHIBEN BECHARBHAI,MAHENDRA BECHARBHAI,MINOR,THROKASHIBEN BECHARBHAI,NITA BECHARBHAI,MINOR,THRO' KASHIBEN BECHARBHAI,RAVJIBHAI NARANBHAI	,MR BM MANGUKIYA,MR DHARMESH V SHAH
6717	FA/244/1997	20/09/2010	PIRSADMIYA GHASIMIYA,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6718	FA/245/1997	20/09/2010	PUNJABHAI M PATEL DECD.THRO' HEIRS ARVINDBHAI P PATEL & 1,ARVINDBHAI PUNJABHAI PATEL,KANUBHAI PUNJABHAI PATEL	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6719	FA/246/1997	20/09/2010	CHHAGANJI PUNAJI DECD.THRO' HEIRS SHIVAJI C THAKOR & 1,SHIVAJI CHHAGANJI THAKOR,GOVINDJI CHHAGANJI THAKOR	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6720	FA/247/1997	20/09/2010	BR THAKKAR,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6721	FA/248/1997	20/09/2010	KANAIYALAL BHALABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6722	FA/249/1997	20/09/2010	JENAJI MOHANJI THAKOR,RAMAJI BHULAJI THAKOR	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6723	FA/250/1997	20/09/2010	JENAJI MOHANJI THAKOR,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6724	FA/251/1997	20/09/2010	GIRDHARBHAI GANDABHAI,DHARABHAI MERUBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R&B)	
6725	FA/253/1997	28/04/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	ROHITBHAI SHANTILAL DAVE,AMRELI NAGARPALIKA	NOTICE SERVED,MR YM THAKKAR
6726	FA/254/1997	10/10/2013	JASUBHAI CHHAGANBHAI PATEL,REVABHAI CHHAGANBHAI PATEL,PREMJIBHAI C PATEL DECD.THRO' HEIRS MENABEN WD/O PREMJIBHAI,MENABEN WD/O PREMJIBHAI CHHAGANBHAI PATEL,JAGDISHKUMAR PREMJIBHAI PATEL,KIRITKUMAR PREMJIBHAI PATEL,SUDHABEN PREMJIBHAI PATEL,RANJANBEN PREMJIBHAI PATEL,MINABEN PREMJIBHAI PATEL,BHARATKUMAR KESHAVLAL PATEL,SUNILKUMAR KESHAVLAL PATEL,VIKRAMKUMAR KESHAVLAL PATEL,SAKALIBEN KESHAVLAL PATEL	(MR A J PATEL)	STATE OF GUJARAT,EXECUTIVE ENGINEER (SURVEY & CONSTRUCTION)	
6727	FA/255/1997	30/03/2017	A'BAD MUNICIPAL CORPORATION,	MR SI NANAVATI	GUJARAT FISHERIES DEVELOPMENT CORPORATION,	NOTICE UNSERVED
6728	FA/256/1997	04/08/2015	AHMEDABAD MUNICIPAL CORPORATIN,	MR SI NANAVATI	GUJARAT FISHERIES DEVELOPMENT CORPORATION,	NOTICE SERVED
6729	FA/257/1997	12/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	PAPER MERCHANT ASSOCIATION,	MS MEGHA JANI

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6730	FA/258/1997	10/04/2017	MANHARDEVI SUCHESHKUMAR @ SATISHKUMAR GANDHI,NARESHKUMA S GANDHI,MINOR SEEMAEN S GANDHI THROUGH HER GUARDIAN RESP.1,MINOR SUNITABEN S GANDHI THROUGH HER GUARDIAN RESP.1,MINOR BABITABEN S GANDHI THROUGH HER GUARDIAN RESP.1	MR SN SOPARKAR	SURENDRAKUMAR KALDRA,UNITED INDIA INSURANCE CO.LTD	NOTICE UNSERVED
6731	FA/260/1997	29/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RANCHHODBHAI VALIYABHAI DECD. THRO'HEIRS BHURCHIBEN R & 5,BHURCHIBEN WD/O RANCHHODBHAI,KALIBEN RANCHHODBHAI,LILABEN RANCHHODBHAI,RAJU RANCHHODBHAI,VALIYABEN HIMLABHAI,VALIBEN HIMLABHAI,BHAVSINGBHAI @ VINUBHAI DAYABHAI DELETED ODR.28-12-11.,MAVJIBHAI NAGJIBHAI GOPANI	,DELETED,MR BM MANGUKIYA,MR SHAKEEL A QURESHI
6732	FA/264/1997	05/03/2012	DHANJI SHANKER KHARVA,	MR AMAR D MITHANI	KARSAN KANA SUDAVADA,HAMIR NATHABHAI MUDIYASA,VEJABHAI KARABHAI BASIRIYA,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MR KK NAIR,MR HARIT J BHATT, (MR MAULIK J SHELAT)
6733	FA/266/1997	10/07/2008	KRISHNAPALSINH S VIJAYSINH,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JYOTSANABEN JASHVANTRAI,MANJARIBEN JASHVANTRAI,MINALBEN JASHVANTRAI,DARITABEN JASHVANTRAI,MANDAN JASHVANTRAI,RAVAJI CHHAGANJI PARMAR,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR BM MANGUKIYA,MS MEGHA JANI
6734	FA/267/1997	28/12/2011	DAYABHAI JERAMBHAI,	MR RC KAKKAD	EUNUS A SAMA DELETED AS PER CT.ORD.DTD.26-12-2011.,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MRS VASAVDATTA BHATT
6735	FA/268/1997	31/08/2018	STATE OF GUJARAT,CHIEF CONSERVATOR OF FORESTS,DY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	GOVIND KANA HARIJAN DECD.THRO'HEIRS KALIBEN GOVIND & 1,KALIBEN GOVIND,BABY RATAN GOVIND	,MR RC KAKKAD
6736	FA/277/1997	09/12/2011	CHAUDHARI NARANBHAI CHHELBHAI,	MR PRAKASH K JANI	MANSANGBHAI K CHAUDHARI,CHAUDHARI KACHARABHAI N.,NATIONAL INS. CO. LTD.,ORIENTIAL INS. CO. LTD.	NOTICE SERVED,MR ARUN H MEHTA,MR SUNIL B PARIKH,MS AVANI S MEHTA,MR RITURAJ M MEENA,MS KARUNA V RAHEVAR
6737	FA/278/1997	28/02/2012	AKHILESHKUMAR A PANCHAL THRO' HIS GUARDIAN LILAVATIBEN,	(MR GIRISH D BHATT)	HABIBBHAI U MANSURI,BHIKHABHAI R MANSURI,ORIENTAL INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED,MS NITA U BHATT,MR UDAY R BHATT,MR KK NAIR
6738	FA/279/1997	26/12/2011	RAMABHAI CHATURBHAI THAKORE,	MR MTM HAKIM	GALALBHAI KESHAVBHAI PATEL,KESHAVBHAI JETHABHAI PATEL,UNITED INDIA INSURANCE CO.,MANISH FULSINH MAHIDA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR NIRAD D BUCH

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6739	FA/287/1997	03/12/2019	GUJARAT STATE CO.OP.MARKETING FEDRETION LTD,	,MR HARIN P RAVAL	KAILASH OIL CAKE INDUSTRIES,PRABHUDAS PARSOTAMBHAI,VALLABHBHAI BABABHAI,LAVJIBHAI KANJIBHAI,BALDEVBHAI JAMNADAS,SHANTILAL GORDHANDAS,KESHAVLAL GORDHANDAS (DELETED ORDER BELOW EXH.3),KUMUDBEN BHIMJIBHAI,BHIMJIBHAI JIVABHAI,BABULAL RAVJIBHAI,VASHRAMBHAI GANGADASBHAI,RAJABHAI RATNABHAI,JAMNADAS RAMJIBHAI,PRAFULCHANDRA JAMNADAS,BABULAL JASMATBHAI,JAMNALAL GORDHANDAS,RAJENDRABHAI HIMATSINH JADEJA,DHIVAJILAL RANCHHODBHAI,KHIMJIBHAI JAMNADAS CHHATRALA	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,UNSERVED EXPIRED (N)
6740	FA/288/1997	01/02/2012	JIVABHAI KARIMBHAI,SHIVABHAI HARJIBHAI,NEW INDIA ASSURANCE CO. LTD.	,(MR HM BHAGAT),MS LILU K BHAYA	GITABEN NAVINBHAI,SAVITABEN JIVRAJBHAI,MINOR VAIBHAV NAVINBHAI,THRO' GITABEN NAVINBHAI	MR KETAN A DAVE
6741	FA/302/1997	26/12/2011	DAMODARPURI NAGARPURI GOSWAMI,	MR A R SHAIKH	RAJSHREE TRAVELS,ARVINDGIRI DURLABHGIRI GOSWAMI,RAMCHANDRA MAYKAR,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED
6742	FA/305/1997	17/04/2017	GEB,THRO'CHAIRMAN,EXECUTIVE ENGINEER,GEB,DY.ENGINEER,GEB	,MR TUSHAR MEHTA,MS SHRADDHA TRIVEDI	AMAR PUJA DYEING WORKS,	MR RR TRIVEDI
6743	FA/307/1997	17/02/2012	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHANJI BABUBHAI PATEL DECD. THRO' HEIRS GITABEN DHANJI & 5,GITABEN DHANJIBHAI DELETED AS PER CT.ORDER,DTD.24-01-2012.,HITESH DHANJIBHAI,BABUBHAI MOHANBHAI PATEL,RAMUBEN BABUBHAI PATEL,BHALABHAI KARNABHAI BHARVAD,VALKUBHAI BHANBHAI	,NOTICE SERVED,DELETED,MR. D. P. KINARIWALA,MR YOGESH S LAKHANI,MR SHAKEEL A QURESHI
6744	FA/308/1997	17/02/2012	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALLABHBHAI BHAGVANBHAI SOLANKI,BHALABHAI KARNABHAI BHARVAD,VALKUBHAI BHANBHAI	MR. D. P. KINARIWALA,MR YOGESH S LAKHANI
6745	FA/309/1997	17/02/2012	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.JAVERBHAI JADAVBHAI,LASUBEN JAVERBHAI,RAVJIBHAI JAVERBHAI,VITHALBHAI JAVERBHAI,MINOR MEGHABHAI JAVERBHAI,MINOR HIMAT JAVERBHAI,BHALABHAI KARNABHAI BHARVAD,VALKUBHAI BHANBHAI	,MR. D. P. KINARIWALA,MR YOGESH S LAKHANI
6746	FA/310/1997	23/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	SHANKARJI MOTIJI RAJPUT,VIJAYSINH MADANSINH RATHOD,MUKESH RAMLAL SHAH	SERVED BY AFFIX(N),DELETED,MR JV JAPEE
6747	FA/311/1997	16/09/2008	DILABHAI MANKUBHAI KATHI,RASIKLAL CHATRABHUG SAMDEV,UNITED INDIA INSURANCE CO.LTD.	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANKUBEN WD/O VITTHALBHAI NOW W/O TALSI KESHAV KOLI,RUPA VITTHALBHAI KOLI,AMBABHAI VASHRAMBHAI KOLI,RAMESH PARBATBHAI CHAUHAN,HARJIBHAI MAVJIBHAI,ORIENTAL INSURANCE CO.LTD.	,MR DIVYESH SEJPAL
6748	FA/326/1997	09/09/2008	CHAMPABEN KALIDAS PATEL,MINOR CHETANKUMAR K PATEL,MINOR MINABEN KALIDAS PATEL,CHHOTUBHAI NATHUBHAI PATEL (DELETED SINCE DIED)	,MR DR BHATT	VISHNUPRASAD PURSHOTTAMDAS MISTRY,RATILAL C JAIN,UNITED INDIA INSURANCE CO LTD	,(MR HASMUKH THAKKER)
6749	FA/328/1997	10/01/2012	LAXMIBEN WD/O DEVISINGH MOTISINH KUSHVAN,NANDKISHORE DEVISINGH MOTISINGH,NARAYAN DEVISINGH MOTISINH,YOGINIBEN DEVISINGH MOTISINH	MR.HIREN M MODI	MITTAL COLD STORAGE PVT.LTD.,NATIONAL INSURANCE CO.LTD.	,MR DAKSHESH MEHTA
6750	FA/330/1997	17/04/2017	S S RANA,S BALASUBRAMANIAN	MR JJ YAJNIK	UNION OF INDIA,DALBARASING KALSI	DELETED,(MR SR SHAH)

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6751	FA/331/1997	02/12/2009	HEMALKUMAR J JADWALA,BHIKHABHAI B SATHWARA,UNITED INDIA INSURANCE CO LTD	,MR KF DALAL	BHARAT INDULAL SHAH,	
6752	FA/332/1997	08/12/2011	UNITED INDIA INSURANCE CO LTD,	MR KF DALAL	KIRITKUMAR(MINOR)RAGHUVIRSINH THRO'RAGHUVIRSINH J RATHOD,SALIM SATTAR BAGWALA,YUSUFBHAI H TAI	RULE SERVED,MR BG PATEL,(MR RN SHAH)
6753	FA/335/1997	24/04/2017	HEIRS OF DECEASED TRIBHOVANDASPURSHOTTAMDAS RATHOD,KASHIBEN T RATHOD,AJNIKANT T RATHOD,ARUNKUMAR T RATHOD,ASHVINKUMAR T RATHOD,BHARATKUMAR T RATHOD	MR TH SOMPURA	PATEL JAGJIVANDAS JETHABHAI,	(MR KG VAKHARIA)
6754	FA/336/1997	24/04/2017	HEIRS OF DECEASED MOHANLAL PURSHOTTAMDAS,BAI KAMLA MOHANLAL,SATISHKUMAR MOHANLAL	MR TH SOMPURA	PATEL JAGJIVAN JETHABHAI,	(MR KG VAKHARIA)
6755	FA/337/1997	24/04/2017	RATHOD JAYANTILAL NANJIBHAI,RATHOD MANILAL NANJIBHAI,RATHOD RAMNIKLAL NANJIBHAI,RATHOD MANSUKHLAL NANJIBHAI,RATHOD KHUSHAL NANJIBHAI	MR TH SOMPURA	PATEL JAGJIVANDAS JETHABHAI,	(MR KG VAKHARIA)
6756	FA/376/1997	17/04/2017	UNION OF INDIA,	MR DEVANG VYAS	BABUB BHAI V PATEL,	NOTICE UNSERVED
6757	FA/377/1997	12/08/2015	A'BAD MUNICIPAL CORPORATION,	MR BP TANNA	CANARA BANK,	
6758	FA/379/1997	07/12/2010	SPL.LAQ OFFICER & DY.COLLECTOR,EXECUTIVE ENGINEER, R & B	GOVERNMENT PLEADER	ISHVERBHAI ZAVERBHAI,SHANKERBHAI ZAVERBHAI	NOTICE SERVED,MR MJ PARIKH
6759	FA/380/1997	07/12/2010	SPL.LAQ OFFICER & DY.COLLECTOR,EXECUTIVE ENGINEER, R & B	GOVERNMENT PLEADER	ISHVERBHAI ZAVERBHAI,SHANKERBHAI ZAVERBHAI	,MR MJ PARIKH
6760	FA/381/1997	07/12/2010	SPL.LAQ OFFICER & DY.COLLECTOR,EXECUTIVE ENGINEER, R & B	GOVERNMENT PLEADER	ISHVERBHAI ZAVERBHAI,SHANKERBHAI ZAVERBHAI	NOTICE SERVED,MR MJ PARIKH
6761	FA/382/1997	07/12/2010	SPL.LAQ OFFICER & DY.COLLECTOR,EXECUTIVE ENGINEER, R & B	GOVERNMENT PLEADER	ISHVERBHAI ZAVERBHAI,SHANKERBHAI ZAVERBHAI	,MR MJ PARIKH
6762	FA/400/1997	24/01/2012	ORIENTAL INSURANCE CO LTD,ORIENTAL INSURANCE CO LTD,BECHARBHAI KESHAVLAL (DELETED AS PER COURT ORDER,JAI VARAHI TRANSPORT (TRANSPOSED AS PER COURT ORDER	DELETED,MR KK NAIR	MAGANBHAI N PATEL,KANTABEN MAGANBHAI PATEL,HANIFBHAI GAFARBHAI [DELETED],BHURABHAI JIVABHAI SAVALIYA,JAI VARAHI TRANSPORT.	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR YN RAVANI
6763	FA/401/1997	18/01/2012	ORIENTAL INSURANCE CO LTD,YUSUFBHAI MAHAMADBHAI SOLANKI	MR ARUN H MEHTA,MR KK NAIR	DHIRENDRAKUMAR BIJALBHAI THR'HEIRS & L.R.,RAJESHRIBEN DHIRENDRAKUMAR,MINOR DHRUV DHIRENDRAKUMAR,MINOR PRACHI DHIRENDRAKUMAR,MUKESH LALLUBHAI MAJITIA	,NOTICE SERVED,MR. BHARGAV N. BHATT
6764	FA/403/1997	15/09/2009	ORIENTAL INSURANCE CO.LTD,	MR KK NAIR	HEIRS OF DECD.MAHESHGAR LAXMANGAR,SAVITABEN MAHESHGAR,LAXMANGAR MOTIGAR,JASUMATI LAXMANGAR,KALABHAI VIRAMBHAI AGAD	,NOTICE SERVED,SERVED BY AFFIX(N)
6765	FA/404/1997	17/04/2017	BANK OF BARODA,	MR RM DESAI	BHAGAT ENGINEERING CORPN.,SUDHESHCHANDRA S. PANCHAL,MANGALDAS S PANCHAL,KANTILAL V MEHTA,MANUBHAI V MEHTA	NOTICE NOT RECD BACK
6766	FA/408/1997	16/06/2009	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	BABUBHAI PRABHUDAS,	NOTICE NOT RECD BACK
6767	FA/409/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PURIBEN NARANDAS,	NOTICE NOT RECD BACK
6768	FA/410/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PASHABHAI JETHABHAI,	MR BS PATEL
6769	FA/411/1997	25/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	JIVRAM NATHALAL,	MR BS PATEL,MRS RANJAN B PATEL
6770	FA/412/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	KASHIRAM VELDAS,	MR BS PATEL,MRS RANJAN B PATEL

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6771	FA/413/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	TAKHAJI RAMAJI,	NOTICE NOT RECD BACK
6772	FA/414/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	BABUBHAI PRABHUDAS,	NOTICE NOT RECD BACK
6773	FA/415/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	MANILAL HARGOVANDAS,	MR BS PATEL,MRS RANJAN B PATEL
6774	FA/416/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	VIRABHAI DHANABHAI,	MR BS PATEL,MRS RANJAN B PATEL
6775	FA/417/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	ISHWARBHAI RAVIDAS,	NOTICE NOT RECD BACK
6776	FA/418/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	JETHABHAI MAGANBHAI,	MR BS PATEL,MRS RANJAN B PATEL
6777	FA/419/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	BABABHAI ZAVERBHAI,	NOTICE NOT RECD BACK
6778	FA/420/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	GOVINDBHAI BABALDAS,	MR BS PATEL,MRS RANJAN B PATEL
6779	FA/421/1997	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	TRIBHOVANBHAI SHANKERBHAI,	MRS RANJAN B PATEL,MR BJ PATEL
6780	FA/422/1997	16/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAFATLAL MOHANLAL,	UNSERVED EXPIRED (R)
6781	FA/423/1997	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MOTIBHAI AMBARAM,	MRS RANJAN B PATEL,MR BJ PATEL
6782	FA/424/1997	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMABHAI UGARBHAI,	MRS RANJAN B PATEL,MR BJ PATEL
6783	FA/425/1997	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANKERBHAI MOHANDAS,	MRS RANJAN B PATEL,MR BJ PATEL
6784	FA/427/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	AMBARAM SHANKARBHAI,	MR BS PATEL
6785	FA/428/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	PRABHUDAS TRIBHOVANDAS,	MR BS PATEL,MRS RANJAN B PATEL
6786	FA/429/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI PRABHUDAS,	NOTICE NOT RECD BACK
6787	FA/430/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	KHEMIBEN VITHALBHAI,	MR BS PATEL,MRS RANJAN B PATEL
6788	FA/431/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	VIRABHAI SENDHABHAI,	MR BS PATEL,MRS RANJAN B PATEL
6789	FA/432/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	JAMNABEN BABALDAS,	MR BS PATEL,MRS RANJAN B PATEL
6790	FA/433/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	GOVINDBHAI VIRCHANDBHAI,	MR BS PATEL,MRS RANJAN B PATEL
6791	FA/434/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	MOHANBHAI AMBARAM,	MR BS PATEL,MRS RANJAN B PATEL
6792	FA/435/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	KANTIBHAI MANGALDAS,	MR BS PATEL,MRS RANJAN B PATEL
6793	FA/436/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	MAHOTJI KUNVERJI,	MR BS PATEL,MRS RANJAN B PATEL
6794	FA/437/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	BABABHAI MAGANDAS,	NOTICE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6795	FA/438/1997	04/08/2008	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	TAKHAJI RAMAJI,	NOTICE NOT RECD BACK
6796	FA/439/1997	16/06/2009	SPL.LAND ACQ.OFFICER,	GOVERNMENT PLEADER	VIRABHAI DHANABHAI,	MR BS PATEL,MRS RANJAN B PATEL
6797	FA/440/1997	26/12/2011	BARIYA DALIBEN,WD/O MALABHAI MOGAJIBHAI,LALIBEN MALAJI,LALABHAI MALABHAI,[MINOR] THRODALIBEN WD/O MALABHAI,AMBALAL MALAJI, [MINOR] THRO. DALIBEN WD/O MALABHAI	MR BP DALAL	GUJARAT STATE ROAD TRANSPORT CORPORATION,THRIRUDI RAJAGURUVAN DEVRAJ REDDI,NEW INDIA INSURANCE CO LTD	RULE UNSERVED,MR VIBHUTI NANAVATI,MR HARDIK C RAWAL
6798	FA/443/1997	16/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	LEELABEN SHIVRAMBHAI RAJYAGURU,SHIVRAMBHAI PRAGJIBHAI,DAKSHABEN SHIVRAMBHAI RAJYAGURU,RASULKARIM KHAN PATHAN,SAILESHBHAI LAXMANBHAI,RASULKHAN DAULAT KHAN,SHAUKAT ALI JIVANBHAI	,MR DR BHATT,MR JB SHAH
6799	FA/451/1997	10/12/2008	DEFENCE ESTATE OFFICER,	MR RITURAJ M MEENA	NIMALABEN D/O MOHANJI RAMJIBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR DEVANG VYAS
6800	FA/452/1997	10/12/2008	DEFENCE ESTATE OFFICER,	MR RITURAJ M MEENA	BHEMAJI ABHUJI,DIED,THRO'LEGALREP.,RANJIT BHEMAJI,GHANSHYAMBHAI BHEMAJI ABHUJI,KESARBEN WD/O BHEMAJI ABHUJI,SPL.LAQ OFFICER	,RULE SERVED,MR DEVANG VYAS
6801	FA/453/1997	10/12/2008	DEFENCE ESTATE OFFICER,	MR RITURAJ M MEENA	SHIVAJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
6802	FA/455/1997	05/12/2011	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PALLAVIBEN PARITOSH PARIKH,MINOR NIPUL PARITOSH PARIKH, THRO'PALLAVIBEN P PARIKH,PUSHPAKANT J PARIKH,DAMAYANTIBEN PUSHPAKANT PARIKH,KANCHANBHAI CHHIDABHAI BARIYA (DELETED)ORDER DATE.18.9.1997.,MOHMMEDYASIN ABDULGANI SHAIKH	NOTICE SERVED,DELETED,RULE SERVED,MR MTM HAKIM
6803	FA/456/1997	08/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR DARSHAN M PARIKH	DAYALJI GOPAL THACKER,NARMADABEN DAYALJI,BHARTIBEN DAYALJI,DINESHKUMAR MOHANLAL,BHARAT KUMAR MOHANLAL,JITENDRA MOHANLAL,SUDHIRSINH RAMDEVSINH PRAVINSINH ZALA,BHARAT SHAMJI RAJDE	,DELETED,MR KETAN D SHAH
6804	FA/458/1997	03/08/2018	MUKESH NAROTTAMBHAI PURABIA,	NOTICE UNSERVED	ANILAKUMARI MUKESHBHAI PURABIA,	MR BS PATEL,MRS RANJAN B PATEL
6805	FA/459/1997	08/07/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	MANUBHAI G VASAVA,KESHAVDAS D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6806	FA/460/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	BHAILALBHAI JAGJIVANDAS CHAUHAN,KAILASHBEN B CHAUHAN,KESHAVLAL D BAVA,NATHABHAI GIGABHAI,JAYANTIBHAI G PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6807	FA/461/1997	14/06/2017	G S R T CORPORATION,	NOTICE SERVED	HARSHABEN B CHAUHAN,KESHAVDAS D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATEL,UNITED INDIA INSURANCE CO.	NOTICE UNSERVED,MR VIBHUTI NANAVATI
6808	FA/462/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	USHABEN S ROCHANI,MINOR HITEN SHATRUGHAN THRO' HIS GUARDIAN RESP.1,MINOR AHITA SHATRUGHAN THRO' HER GUARDIAN RESP.1,MEGHRAJ M ROCHANI,SARAWWATI M ROCHANI,KESHAVLAL D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATAL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6809	FA/463/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	SURESHCHANDRA A SHSH,KESHAVDAS D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED

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6810	FA/464/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	SHAILAJABEN S SHAH,KESHAVDAS D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6811	FA/465/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	RAJESH K CHHAYA,KESHAVDAS D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6812	FA/466/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	BHAILALBHAI J CHAUHAN,KESHAVDAS D BAVA,NATHABHAI GIGABHAI,JAYANTILAL G PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6813	FA/467/1997	25/04/2017	G S R T CORPORATION,	MRS VASAVDATTA BHATT	JAYANTILAL G PATEL,KESHAVDAS D BAVA,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED
6814	FA/474/1997	30/01/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	RAMILABEN,WD/O OF RASIKKUMAR JAGANNATH JOSHI,MINOR PRITIBALA RASIKKUMAR,MINOR YOGESHKUMAR RASIKKUMAR,CHANDRASHANKER K JOSHI	NOTICE SERVED,MR AV PRAJAPATI
6815	FA/475/1997	18/03/2009	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	DHANABHAI PANABHA PARMAR,BUTASING SACHHASING JAT,B.NARAYAN SHETTY	,(MR MUKESH R SHAH)
6816	FA/476/1997	23/03/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VASIBEN BHURA AYAR,WD/O BHURA GOVINDA AYAR,LAKHIBEN GOVINDA AYAR,M/O BHURA GOVINDA AYAR,NARAN BHURA AYAR,MINOR,THRO' VASIBEN BHURA AYAR,BHARAT BHURA AYAR,MINOR,THRO' VASIBEN BHURA,VAGHJI BHURA AYAR,MINOR,THRO' VASIBEN BHURA AYAR,ADAM SALEMANAND,LADHA ARJAN KOLI	NOTICE SERVED BY DS,MR MEHUL S SHAH, (MR SURESHM SHAH)
6817	FA/477/1997	14/03/2015	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	HEIRS OF DECEASED KODAR NATHA,GALAB GAMA PATELIYA,LAKHIBEN G PATELIYA,BHALA KODAR PATELIYA	NOTICE NOT RECD BACK
6818	FA/478/1997	14/03/2015	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	KHANT VIRA DANA,HEIRS OF KHANT GAMIR HATHI,KHANT BIJAL GAMIR,HEIRS OF KHANT DHIRA HATHI,KHANT PUNA DHIRA,KHANT LADU HATHI,HEIRS OF KALU HATHI,KHANT SANA KALU,HEIRS OF MEGHA HATHI,GALAB MEGHA HATHI	NOTICE NOT RECD BACK
6819	FA/479/1997	14/03/2015	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	KOYA RUMAL,KHANT DEVA RUMAL	NOTICE NOT RECD BACK
6820	FA/480/1997	14/03/2015	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	VALUAM HAMIR,	NOTICE NOT RECD BACK
6821	FA/481/1997	14/03/2015	STATE OF GUJARAT,DY. COLLECTOR	GOVERNMENT PLEADER	MUNA PRATAP KHANT THR'HEIR,KHANT DHULA MANA	NOTICE NOT RECD BACK
6822	FA/483/1997	29/01/2020	SHARDABEN MANUBHAI PATEL,BIPINCHANDRA BHOGILAL PATEL	VIRAL K SHAH	UNION BANK OF INDIA,MANUBHAI BHOGILAL PATEL,JASUBHAI G PATEL	NOTICE UNSERVED,MS DEVYANI N DAVE,MR BJ TRIVEDI,(MR JT TRIVEDI)
6823	FA/486/1997	24/06/2014	GASTC,	MRS VASAVDATTA BHATT	RAMESHBHAI JERAMBHAI SOJITRA DECD.THRO'HEIRS JERAMBHAI & 1,JERAMBHAI KURJIBHAI SOJITRA,LABHUBEN JERAMBHAI SOJITRA,ABBAS SAIYADBIN	NOTICE SERVED,MR MEHUL S SHAH
6824	FA/487/1997	17/04/2017	REGIONAL DIRECTOR,	MR HEMANT S SHAH	SINGAPORI SILK MILLS,	
6825	FA/488/1997	08/08/2008	UNION OF INDIA,	MR NK MAJMUDAR	NITINBHAI GANESHBHAI PRAJAPATI,	MR MAHESH B SHAH
6826	FA/489/1997	27/07/2018	UNION OF INDIA,	MS ARCHANA U AMIN	VASANT ARJUNRAO NIKAM,	MR MAHESH B SHAH
6827	FA/527/1997	13/06/2012	KHIMJIBHAI PARSHOTTAMBHAI THRO' HEIRS JIVRAJBHAI K & 3,JIVRAJBHAI KHIMJIBHAI,MANIBEN KHIMJIBHAI,HIRABEN KHIMJIBHAI,KANCHANBEN KHIMJIBHAI	MR GM AMIN	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,RULE SERVED

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6828	FA/528/1997	13/06/2012	LAVJI THOBHANBHAI PATEL (SINCE DEC'D THRO'HEIRS & LRS,SAVIATABEN WD/O LALJIBHAI THOBHANBHAI,GUNVANTBHAI LALJIBHAI,HASHMUKHBHAI LALJIBHAI,NIRMALABEN D/O LALJIBHAI THOBHANBHAI	MR GM AMIN	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,RULE SERVED
6829	FA/530/1997	28/12/2011	ORIENTAL INSURANCE CO.LTD.,ORIENTAL INSURANCE CO.LTD.	MR ARUN H MEHTA	POPATBHAI NATHABHAI VALAND DECD.THROUGH THE LRS,MAFATBHAI POPATBHAI VALAND,CHAMPABEN POPATBHAI VALAND,GANGABEN POPATBHAI VALAND,NARANBHAI POPATBHAI VALAND,VIMLABEN POPATBHAI VALAND,BASIRKHAN PATHAN,BILALBHAI MAHAMADBHAI VOHRA,AUAULLAKHAN AMANULLAKHAN PATHAN	,MR MM TIRMIZI
6830	FA/548/1997	13/12/2019	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS	SHANTIBHAI SOMABHAI,	NOTICE UNSERVED
6831	FA/549/1997	13/12/2019	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS	NANABHAI RAMCHANDRA,	MR IQBAL M MALIK,MR JIGAR P RAVAL
6832	FA/550/1997	03/02/2012	SISTER OF CHARITY OF ST.ANNI NAVJIVAN LEPROSY HOSPITAL,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	ARIFBHAI B KAPADIA DECD.THRO' HEIRS DILSADBEN ARIFBHAI & 5,DILSADBEN ARIFBHAI,FEMIDA ARIFBHAI,BINISH ARIFBHAI,BILALBHAI MUSABHAI,ZARINEBANU BILALBHAI,MUSARABEN ARIFBHAI,HIMIRDAN MERUBHAI GADHAVI	,NOTICE SERVED,MR SATYEN B RAWAL
6833	FA/551/1997	08/12/2010	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VADILAL HARILAL JOSHI (DECD.THROUGH THE LRS):,SHRI SANTOSHBHAI VADILAL JOSHI,SHRI JAYESHBHAI VADILAL JOSHI,UJAMSHIBHAI PITAMBARBHAI MAKWANA,JAYASHAKTI TRANSPORT CO	,NOTICE SERVED,RULE SERVED,MR GM JOSHI
6834	FA/554/1997	16/08/2011	GEB,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	MR TUSHAR MEHTA	GANPATI RICE MILLS,	MR DAXESH T DAVE
6835	FA/555/1997	01/02/2012	ORIENTAL INSURANCE CO LTD,BHURABHAI KHATABHAI KOLI	MR RAJNI H MEHTA	MAHAMADBHAI SALAMBHAI ARAB,	MR SHAKEEL A QURESHI
6836	FA/556/1997	15/03/2011	S KAMAL ICE FACTORY,IMAMUDDIN AMIRUDDIN SAIYED,HAJIBIBI A SAIYED,SADRUDDIN A SAIYED,ILMUDDIN A SAIYED,JALALUDDIN A SAIYED	(MR MB GANDHI)	STATE BANK OF INDIA,	MR DEVESH A BHATT
6837	FA/613/1997	01/03/2019	GEB,DY ENGINEER,EXECUTIVE ENGINEER	(MRS SIDDHI D TALATI),MS RV ACHARYA,(MR VT ACHARYA)	JYOTI INDUSTRIES,	MR HASHIM QURESHI
6838	FA/615/1997	26/12/2011	SHANTABEN WD/O MADHUBHAI RATANBHAI NAYAK,RATNABAI D NAYAK,PUNJIBEN W/O RATNABHAI DHANABHAI NAYAK	(MR SK BUKHARI)	BALBIRSINH AVTARSINH SHIKH,ORIENTAL INSURANCE CO LTD	NOTICE UNSERVED
6839	FA/616/1997	02/05/2017	DIPAKBHAI,BHIMSINHBHAI	NOTICE SERVED,APPEARANCE DELETED	ZAKIUDDIN HASANALI AFRICAWALA,	
6840	FA/617/1997	28/11/2011	MASABHAI BHAGWANBHAI DANGAR,UNITED INDIA INSURANCE CO LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KARANBHAI ARJANBHAI,ARJANBHAI BHOJABHAI,ANJUBEN ARJANBHAI,KALABHAI KARSHANBHAI	NOTICE SERVED,MR DIVYESH SEJPAL,MR TULSHI R SAVANI
6841	FA/621/1997	23/01/2012	ORIENTAL INSURANCE CO.LTD.,BOTAD NAGARPALIKA,HARESHBHAI JIVRAJBHAI	MR KK NAIR	DHIRAJLAL BHAGWANBHAI DECD. THRO' HEIRS MANKUBEN D PATADIA,MANKUBEN DHIRAJLAL PATADIA,KALPESH DHIRAJLAL,MINOR,PARUL DHIRAJLAL,MINOR	,NOTICE SERVED
6842	FA/623/1997	08/12/2011	ORIENTAL INSURANCE CO LTD,PARSOTTAM RAMJIBHAI KUMBHAR,MAHARAJASHRI JIYARAMJI GURU VITTALDASJI	MR ARUN H MEHTA,MR KK NAIR	HEIRS & L.R.OF DECD.BHOTABHAI POPATBHAI,KALIBEN BHOTABHAI BAREYA,MINOR MUKESH BHOTABHAI,MINOR BHARTI BHOTABHAI,MINOR USHA BHOTABHAI,MINOR VIRSINGH BHOTABHAI	,MR KETAN A DAVE

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6843	FA/624/1997	08/12/2011	NATHALAL KALIDASBHAI VAZA,	MR PANKAJ R DESAI	HAJIBHAI VIRAMBHAI,PRAVINBHAI KHODASBHAI,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,MR AJAY R MEHTA
6844	FA/629/1997	18/02/2016	KANUBHAI LALJIBHAICHAUHAN,MUKESHKUMAR NATVARLAL KAMDAR,UNITED INDIA INSURANCE CO LTD	,MR DARSHAN M PARIKH,MS AMEE YAJNIK	MANJULABEN VALJIBHAI,MINOR SANGITA VALJIBHAI,THRO' MANJULABEN VALJIBHAI,MINOR KISHOR VALJIBHAI,THRO' MANJULABEN VALJIBHAI,MINOR SHOBHABEN VALJIBHAI, THRO'MANJULABEN VALJIBHAI,MINOR HIRABEN VALJIBHAI,THRO' MANJULABEN VALJIBHAI,MINOR USHABEN VALJIBHAI,THRO' MANJULABEN VALJIBHAI,BHAGVANBHAI KARAMSHIBHAI,SHAMUBEN BHAGVANBHAI,MAKABHAI GHUSABHAI KALATHIYA,KARSHANBHAI SAVJIBHAI PATEL	NOTICE SERVED,MR YN RAVANI
6845	FA/630/1997	18/02/2016	KANUBHAI LALJIBHAICHAUHAN,MUKESHKUMAR NATVARLAL KAMDAR,UNITED INDIA INSURANCE CO LTD	,MR DARSHAN M PARIKH,MS AMEE YAJNIK	MAKABHA GHUSABHAI KALATHIYA,	NOTICE SERVED
6846	FA/637/1997	13/07/2018	STATE BANK OF INDIA,	MR AC GANDHI	MARINERS & CO.,PRANNATH T MEHTA,SHAKUNTALA SOHANLAL AGARWAL,SAVITA RAMPRAKASH AGARWAL,SOHANLAL AGARWAL	NOTICE SERVED,NOTICE UNSERVED
6847	FA/646/1997	17/09/2009	GSRTC,	MR HEMANT S SHAH	DIWALIBEN WD/O BHUPATBHAI BHAGWANBHAI,MINOR KANKUBEN BHUPATBHAI,THRODIWALIBEN BHUPATBHAI,VAJIBEN WD/O BHAGWANBHAI GOPALBHAI,CHAUDHARI VELJIBHAI GHELABHAI,BACHUBHAI H SAMEJA,DANABHAI K RAJPUT,ORIENTAL INSURANCE CO LTD	
6848	FA/775/1997	30/01/2012	HARIDAS KESHAVLAL SHAH @ KACHWALA,DECD.THRO'HEIRS & L.R.,MAYABEN HARIDAS SHAH,POORVI HARIDAS SHAH,DEVANG HARIDAS SHAH	MR RR MARSHALL	VIRAMBHAI MUDABHAI BOCHIA,NEW INDIA ASSURANCE CO LTD	DELETED,MR SV RAJU,MR VASANTS SHAH,MR SUNIT S SHAH
6849	FA/776/1997	12/12/2011	BHADRESHBHAI RAMJIBHAI GOHEL,ORIENTAL INSURANCE CO LTD	,MR RR MARSHALL	SHARDULBHAI BHAYABHAI,AJBAILBEN SHARDULBHAI,MINOR MUKESH,THRO'RANUBEN DADUBHAI,MINOR MAHESH,THRO'RANUBEN DADUBHAI,RANUBEN DADUBHAI	RULE SERVED,MR VH DESAI
6850	FA/777/1997	13/06/2012	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	,GOVERNMENT PLEADER	PATEL LALJIBHAI DHOBHANBHAI,	MR GM AMIN
6851	FA/778/1997	13/06/2012	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	,GOVERNMENT PLEADER	HEIRS OF DECD.PATEL KHIMJIBHAIPARSHOTTAMBHAI,PATEL JIVRAJBHAI KHIMJIBHAI,MANIBEN KHIMJIBHAI,HIRABEN KHIMJIBHAI,KANCHANBEN KHIMJIBHAI	,MR GM AMIN
6852	FA/781/1997	08/12/2011	SHAILESH VASHRAMBHAI GAHVI(MINOR),THRO'VARSHRAMBHAI GADHVI,	NOTICE SERVED	SHANABHAI HIRABHAI PARMAR,SHRIKHABEN MAHENDRABHAI KOTHARI,SHAH ENGINEERING WORKS,NEW INDIA INSURANCE CO LTD	MR RASHEED QURESHI,MR YN RAVANI,MR MTM HAKIM,MR HARESH N JOSHI,MR MOHSIN M PETIWALA
6853	FA/783/1997	03/02/2012	JUVANSING BHIMSINH JADEJA,MAHENDRASINH B JADEJA,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JAYABEN S MISTRY,BHARAT S MISTRY,RAKESHKUMAR S MISTRY,HETAL S MISTRY,VITHALBHAI B MISTRY,DHANIBEN V MISTRY,BHUVABHAI BACHUBHAI SOLANKI,MAGANBHAI ZAVERBHAI KOLI,NEW INDIA ASSURANCE CO.LTD.,DAMABHAI DEVJIBHAI GOHIL	,NOTICE SERVED,MS LILU K BHAYA,MS HETABEN H SHAH
6854	FA/784/1997	03/02/2012	JUVANSING BHIMSINH JADEJA,MAHENDRASINH B JADEJA,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	NANDUBEN JODHABHAI KOLI,MAKABHAI CHODABHAI KOLI,JIVANBHAI JODHABHAI KOLI,VASHRAM JODHABHAI KOLI,BHUVABHAI BACHUBHAI SOLANKI,MAGANBHAI ZAVERBHAI KOLI,NEW INDIA ASSURANCE CO.LTD.,DAMABHAI DEVJIBHAI GOHIL	NOTICE SERVED,MS LILU K BHAYA,MS HETABEN H SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6855	FA/785/1997	03/02/2012	JUVANSING BHIMSINH JADEJA,MAHENDRASINH B JADEJA,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	BHARAT S MISTRY,BHUVABHAI BACHUBHAI SOLANKI,MAGANBHAI ZAVERBHAI KOLI,NEW INDIA ASSURANCE CO.LTD.,DAMABHAI DEVJIBHAI GOHIL	NOTICE SERVED,MS LILU K BHAYA,MS HETABEN H SHAH
6856	FA/786/1997	03/02/2012	JUVANSING BHIMSINH JADEJA,MAHENDRASINH B JADEJA,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	MALUBEN MAGANBHAI KOLI,ARVIND M KOLI,RAJU M KOLI,VIJUBEN M KOLI,BHUVABHAI BACHUBHAI SOLANKI,MAGANBHAI ZAVERBHAI KOLI,NEW INDIA ASSURANCE CO.LTD.,DAMABHAI DEVJIBHAI GOHIL	NOTICE SERVED,MS LILU K BHAYA,MS HETABEN H SHAH
6857	FA/787/1997	22/11/2011	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	AMRUTBHAI RAMBHAI PRAJAPATI,JIVANJI RANCHODJI CHAVDA,KANUBHAI P PATEL,UNITED INSURANCE CO	,MRS VASAVDATTA BHATT,MR RR MARSHALL,(MR AV TRIVEDI),MS AMEE YAJNIK,MS HINA DESAI
6858	FA/788/1997	10/01/2012	MANUBHAI BHODHABHAI KOLI(BHIL),IKLAK AKTARBHAI,NEW INDIA ASSURANCE CO LTD	,MR RAJNI H MEHTA	SALMABEN GULAMABBAS,MINOR MUJAHID GULAMABBAS,THRO'SALMABEN GULAMABBAS,MINOR GULSAR GULAMABBAS,THRO' SALMABEN GULAMABBAS,MINOR KOMAL GULAMABBAS,THRO' SALMABEN GULAMABBAS,MOHMADHUSSAIN DAUDALI PUJANI,GULABANUBEN MOHMADHUSSAIN PUJANI	NOTICE SERVED,MR. D. P. KINARIWALA,MR SHAKEEL A QURESHI
6859	FA/814/1997	08/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHARDABEN WD/O NAGJIBHAI PALDIYA,RAMILABEN NAGJIBHAI,VARSHABEN NAGJIBHAI,BHAVNABEN NAGJIBHAI,ASHA NAGJIBHAI,JAGU NAGJIBHAI,ARTI NAGJIBHAI,KAILAS NAGJIBHAI,BABO,NARANBHAI GORDHANBHAI,GORDHANBHAI MOHANBHAI DECD. THRO'HEIRS MANJULABEN G,MANJULABEN GORDHANBHAI	,NOTICE SERVED,MR TUSHAR MEHTA
6860	FA/821/1997	08/12/2011	ORIENTAL INSURANCE CO LTD,CHANDULAL KARSANBHAI PATEL	MR KK NAIR	JETHALAL SHIVJI NAKRANI (DECD.THRO.HEIRS),LAXMIBEN JETHALAL NAKRANI WD/OJETHALAL SHIVJI,JAYABEN JETHALAL NAKRANI,SUSHILABEN JETHALAL NAKRANI,PARVATIBEN JETHALAL NAKRANI,BHAGWATI JETHALAL NAKRANI,CHANDRIKA JETHALAL NAKRANI,TARA JETHALAL NAKRANI,NAYNA JETHALAL NAKRANI,LAXMIBEN SHIVJI NAKRANI,M/O LATE JETHALAL SHIVJI NAKRANI	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
6861	FA/826/1997	17/11/2008	INDUBEN DAMJIBHAI KAPURIA,	(MR SURESHM SHAH)	HARESHKUMAR LAXSHMANBHAI NAKUM,NATIONAL MINERALS & CHEMICALS CO.LTD,NEW INDA INSURANCE CO.LTD,RATNABEN ODHAVJI AJUDIA	NOTICE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI
6862	FA/832/1997	12/08/2011	HITEN CONSTRUCTION,	(MR BD KARIA)	UNION OF INDIA,CHIEF ENGINEER(C)	DELETED,(MR BIPIN I MEHTA),MS AVANI S MEHTA
6863	FA/839/1997	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATNA RAGHAV,CHENA RAGHAV	NOTICE SERVED
6864	FA/859/1997	21/10/2015	GUJARAT STATE ROAD TRANSPORT COPORATION,	MRS VASAVDATTA BHATT	GODIBEN LAKHABHAI MAKWANA,KALIBEN @ GITA LAKHABHAI,BHAVIBEN LAKHABHAI,JAYABEN LAKHABHAI,PRAKASH LAKHABHAI,GULABSINGH TEMUBA GOHIL	,MR GM JOSHI
6865	FA/860/1997	21/10/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SAMBHUBHAI DHANJIBHAI GOHIL,GULABSINGH TEMUBA GOHIL	,MR GM JOSHI
6866	FA/861/1997	09/05/2014	SARA SERVICES AND ENGINEERS PVT LTD,	MS MANISHA LAVKUMAR	OIL AND NATURAL GAS COMMISSION,JUSTICE BJ DIWAN (RETD),GC REGHUDEV	,M/S TRIVEDI & GUPTA
6867	FA/862/1997	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DHIRUBHAI VASHRAMBHAI VIRADIA,MANJIBHAI ANANDBHAI HARIJAN	,MR YOGEN N PANDYA

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6868	FA/863/1997	10/06/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NAGABHAI BHAGUBHAI AHIR,NAGABHAI BHAGUBHAI AHIR	MR MEHUL S SHAH
6869	FA/864/1997	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NARSIBHAI RAMJIBHAI VIRADIA,MANJIBHAI ANANDBHAI HARIJAN	RULE SERVED,MR DIVYESH SEJPAL
6870	FA/865/1997	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DANJIBHAI MANDANBHAI VIRADIA,MANJIBHAI ANANDBHAI HARIJAN	,MR YOGEN N PANDYA
6871	FA/866/1997	14/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JASUBEN DEVGAR,GITABEN DEVGAR,PRADIPGIRI DEVGAR,LATABEN DEVGAR,BHARATIBEN DEVGAR,JAYESHGIRI DEVGAR,SURENDRASINH JASUBHA,SURABHAI NODHABHAI RABARI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR DJ BHATT,MR MEHUL S SHAH,MR NAVNIT M TAILOR
6872	FA/870/1997	26/12/2011	AMRUTLAL SADHNA SOCIETY,	MR AR THACKER	GORDHANBHAI DEVSHI KOLI,CHAM TRADING ORGANISATION,UNITED INDIA INSURANCE CO LTD,HEIRS OF DECD.JAGABHAI MERUBHAI BHARWAD,JADIBEN JAGABHAI BHARWAD,MADHUBEN(MINOR) JAGABHAI BHARVAD THRO'JADIBEN BHARWAD,BHANUBEN (MINOR) JAGABHAI BHARWAD,THRO'JADIBEN BHARWAD,PUNABEN RATABHAI BHARWAD,ORIENTAL INSURANCE CO LTD	,UNSERVED EXPIRED (N),RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MS SONAL D VYAS,MR SHASHIKANT S GADE
6873	FA/872/1997	30/07/2008	SOMABHAI ISHWARBHAI PATEL,	MR MEHUL SHARAD SHAH	UNION OF INDIA,	NOTICE SERVED BY DS,MR JJ YAJNIK
6874	FA/873/1997	27/12/2011	NILESHBHAI MUKUNDBHAI GANDHI,	MR PRADEEP PATEL	HIRBHAI LAVJIBHAI LUNAGARIYA,MULCHANDBHAI V BUDHRANI,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR VASANTS SHAH
6875	FA/879/1997	21/10/2015	JAYANTILAL KESHAVLAL MEWADA,SHITALBEN JAYANTILAL,MINOR THRO'JAYANTILAL K MEWADA	,MR IS SUPEHIA	GSRTC,DILAVARKHAN AMIRBHAI CHAUHAN,RAWAL BABUBHAI MANCHHABHAI,ANWARKHAN PHIROJKHAN CHAUHAN,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MRS VASAVDATTA BHATT,MR RAJNI H MEHTA
6876	FA/883/1997	01/03/2019	STATE BANK OF SAURASHTRA,	MR AS VAKIL	DHIRAJLAL D VAKHARIA,URMILABEN DHIRAJLAL VAKHARIA,CHETAN DHIRAJLAL VAKHARIA,ILABEN DHIRAJLAL VAKHARIA,KANTILAL CHHOTALAL PATEL,ALKABEN MANHARLAL SANGHVI,KALPANABEN MANHARLAL SANGHVI,CHHAYABEN MANHARLAL SANGHVI,NAGJIBHAI PREMJIBHAI PATEL,DECD.MOHANBHAI PUNJABHAI PATELTHRO'HEIRS & L.R.,SAMJUBEN MOHANBHAI PATEL,KAMLESH MOHANBHAI,SAROJBEN MOHANBHAI,SHAILESH MOHANBHAI,RANJAN MOHANBHAI	,NOTICE SERVED,SERVED BY RPAD (N),UNSERVED EXPIRED (N),(MR RA MISHRA)
6877	FA/886/1997	17/04/2017	GEB,DY.ENGINEER (RURAL),GEB	,MR TUSHAR MEHTA,MS SHRADDHA TRIVEDI	AJANTA DYEING & PRINTING WORKS,	MR MEHUL S SHAH,(MR SURESHM SHAH)
6878	FA/887/1997	08/08/2012	KASHIRAM MANIRAM OF DHRANGADHRA,	(MR SURESHM SHAH)	JAYWANTSINH GANGARSINH JADEJA,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER,GUJARAT STATE	GOVERNMENT PLEADER, (MR NALIN K THAKKER)
6879	FA/888/1997	08/08/2012	KASHIRAM MANIRAM OF DHRANGADHRA,	(MR SURESHM SHAH)	JAYWANTSINH GANGARSINH JADEJA,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER,GUJARAT STATE	GOVERNMENT PLEADER, (MR NALIN K THAKKER)
6880	FA/890/1997	22/12/2011	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	SHANTILAL KRUSHNALAL,SANJAY GANPATRAO CHAUHAN,GANPATLAL A CHAUHAN	MR SATISH R PATEL,MR PR THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6881	FA/891/1997	18/04/2012	GSRTC,	MR UI VYAS	HIMANSU ARVINDBHAI SHAH,YUNUSBHAI HUSSENBHAI BELIM	NOTICE SERVED,MR MTM HAKIM
6882	FA/892/1997	06/03/2018	GSRTC,	MR UI VYAS	ANANDUBEN BIJAL HARIJAN,WD/O DECD.BIJAL GANGA HARIJAN,PUNA BIJAL HARIJAN,VALA BIJAL HARIJAN,DELETED AT EXH.26 ACCORDING TOTHE ORDER	,UNSERVED EXPIRED (N),MR. HEMAL SHAH
6883	FA/893/1997	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR UI VYAS	KETAN BIPINBHAI SONI,YUNUSBHAI HUSSENBHAI BELIM	NOTICE SERVED,MR MTM HAKIM
6884	FA/896/1997	22/07/2008	GENERAL MANAGER,WESTERN RLY.,	(MR. JC SHETH)	SHANTABEN MOHANBHAI PAREKH,RAJUBHAI MOHANLAL PAREKH,CHANDRAKANT MOHANLAL PAREKH,PIYUSH MOHANLAL PAREKH	SERVED BY AFFIX(N)
6885	FA/907/1997	19/12/2011	NEW INDIA INSURANCE CO LTD,AHMEDKHAN USMANKHA PATHAN,JAYANTSINH RAMBHAI RATHOD	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR	YOGENDRAKUMAR @ YOGESH MEHTA NAYANBEN WD/O YOGENDRAKUMAR &2,NAYANABEN WD/O YOGENDRAKUMAR MEHTA,HITESH Y MEHTA,VAISHALI Y MEHTA,AHMEDKHA USMANKHA PATHAN,JAYAVANTSINH R RATHOD	NOTICE SERVED,MS KHYATI P HATHI,MR TH SOMPURA
6886	FA/908/1997	02/07/2013	NEW INDAI INSURANCE CO.LTD.,	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR	LILABEN RAMANLAL PATEL,RAMANLAL BABUDAS PATEL,CHAMPAKSINH BECHARSING THAKOR,DAHYABHAI BHOGILAL SONI,BANK OF BARODA	,NOTICE SERVED,DELETED,(MR RN SHAH)
6887	FA/1004/1997	08/12/2011	REHMATBEN AMIBHAI MEMON,	MS MEGHA JANI	MUSTAQ AHMED GULAMBHAI PRANTIJWALA,PARMANANDBHAI THARUMAL JETHWANI,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MR KM PARIKH
6888	FA/1005/1997	17/08/2011	GULAMHUSSAINABBAS ABDULKAYUM BANDUKWALA,JAFARBHAI ABDDIN BANDUKWALA,ASGARBHAI MOHMEDHUSSAIN BANDUKWALA,MUSTAFA ISMAIL BANDUKWALA	UNSERVED EXPIRED (N),MR SP MAJMUDAR,MR P P MAJMUDAR	JOINT CHARITY COMMISSIONER,YUSUFBHAI ABDULHUSSAIN BANDUKWALA,SIRAJ ABDULHUSSAIN BANDUKWALA,NURUDDIN ABDULHUSSAIN BANDUKWALA	GOVERNMENT PLEADER,NOTICE SERVED,MR NILESH A PANDYA,MS ROOPAL R PATEL
6889	FA/1006/1997	07/05/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	JASHIBEN WD/O DECD. TRIBHOVAN RANCHHODBHAI,MINOR CHANDRIKA,MINOR RAJESHI TRIBHOVAN,RANCHHODBHAI KALABHAI,PREMILABEN W/O RANCHHODBHAI KALABHAI,RANJIBHAI RANCHHODBHAI,GANPATBHAI RANCHHODBHAI,MOHANBHAI RANCHHODBHAI,MAHIJIBHAI RANCHHODBHAI,PURNJABHAI RANCHHODBHAI,MOTISINGH NARSINH,AMARSINH NARSINHPANJRULIYA,MANSUKH @ MAKAMSINH DEL.AS PERCT ORDER DT.24/4/12,PREMNATH SONRAJ GARAYA DEL.AS PER CT.ORD.DT.24/4/12	,NOTICE SERVED,DELETED,(MR PN BAVISHI)
6890	FA/1008/1997	27/07/2018	Dakshin Gujarat Vij Company Ltd.,,Dakshin Gujarat Vij Co. Ltd.,Deputy Engineer,	NOTICE SERVED,MR DIPAK R DAVE	CT LOAN SYNTHETICS,	MR AR MAJMUDAR
6891	FA/1070/1997	19/07/2010	VITHALBHAI M GOHIL POA OF VAH-VATKARTA OF JT.PRO. OF VASHRAM,GIRDHARBHAI DHANJIBHAI,BHANJIBHAI DHANJIBHAI	(MR BD DATTA)	LAVA JETHA DECD.THRO' HEIR RAMANI GHELABHAI LAVABHAI,THE STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER,GHELABHAI LAVABHAI RAMANI SINCE DEC'D THRO'HEIRS & LRS),VINUBHAI GHELABHAI RAMANI,CHHAGANBHAI LAVABHAI RAMANI,MONGHIBEN LAVABHAI RAMANI (DELETED AS PER HON'BLE CT'S	,NOTICE SERVED,DELETED,MR BN LIMBACHIA
6892	FA/1071/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGVATSINH VAKHATSINH,	(MR A J PATEL)
6893	FA/1072/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAGHAJI RAIJIJI,PARSANGJI RAIJIJI,KHODAJI MOTIJI	NOTICE SERVED

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6894	FA/1074/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAGHAJI RAIJIJI,	RULE SERVED
6895	FA/1075/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	ANOPSING JALAMSANG,TAPUBHAI JALAMSANG,VELUBHAI KESRISING	RULE SERVED
6896	FA/1076/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAVANJI AMARAJI,DAHYABHAI AMARAJI DECD.THROUGH THE LRS,BECHARJI AMARSHI DECD.THROUGH HEIRS FATAJI BECHARJI,MANGAJI AMARSHIBHAI DECD.THRO LRS.JAWANJI MANGAJI,VIHAJI AMARSHI DECD.THROUGH LRS.,BHALAJI AMARSHI DECD.THROUGH LRS,BHAVANJI AMARSHIBHAI,CHHAGANJI AMARSHI DECD.THROUGHTHE LRS,FATAJI BECHARJI,KHODAJI BHALAJI,UDAJI CHHAGAJI,JAMAJI VIHAJI,JAWANI MANGAJI,RAMIBEN MANGAJI,RUPAJI BECHARJI,RAMESHJI CHHAGAJI,JASHIBEN VIHAJI,PASHIBEN VIHAJI,KESHARBEN MANGAJI WD/O AMARSHI,SHANTABEN BECHARJI,JIVIBEN CHHAGAJI,MANCHHABEN BECHARJI,ANDABEN CHHAGAJI,SHAKRIBEN CHHAAJI,MENABEN CHHAGAJI	,RULE SERVED
6897	FA/1077/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAVSANGJI KHODAJI,NARSANGJI KHODAJI DECD.THROUGH THE LRS,BUDHAJI NARSANGJI,JAYANTIBHAI MEGHJIBHAI PATEL	,RULE SERVED
6898	FA/1078/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHAJI RAVAJI,JAVARBEM WD/O KESHAJI RAVAJI,MOFTAJI REVAJI,SHAKARAJI REVAJI,MANGUBEN WD/O SHAKARAJI RAVAJI,MAHESHKUMAR SHAKARAJI,RAMILABEN SHAKARJI,KALAJI GABHAJI	,RULE SERVED,UNSERVED EXPIRED (R)
6899	FA/1079/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHUDAJI ATAJI DECD.THROUGH THE LRS,BALUBEN CHUDAJI,PRAVINJI CHUDAJI,KESHARBEN CHUDAJI,JESINGJI BHIKHAJI,NARANJI BHIKHAJI	,RULE UNSERVED
6900	FA/1080/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHAJI MATHURJI,TALAJI MATHURJI,JAYANTIJI MATHURJI,SHANAJI MATHURJI	RULE SERVED
6901	FA/1081/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMBABEN WD/O ASHABHAI PARSHOTAMDAS,VISHNUBHAI ASHABHAI	RULE UNSERVED
6902	FA/1082/1997	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHIVAJI DANAJI,	UNSERVED EXPIRED (R)
6903	FA/1083/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	ATAJI ABHARAJJI,LAXMANJI ABHARAJJI,RAMUJI ABHARAJJI DECD.THROUGH THE LRS,MANEKBEN WD/O RAMTUJI ABHARAJI,JAYANTIJI RAMTUJI,RATANBEN RAMTUJI,HANSABEN RAMTUJI	,RULE SERVED
6904	FA/1084/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAKARAJI MANGAJI,PUNJAJI MANGAJI,SURSANGJI MANGAJI	RULE SERVED
6905	FA/1085/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRAHLADJI SHANAJI THAKORE,PUNJAJI MANGAJI THAKORE	RULE SERVED
6906	FA/1086/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHATURJI DHIRAJI,POPATJI MATHURJI,CHANDUJI MATHURJI	RULE SERVED
6907	FA/1087/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANAJI BABAJI,FATAJI BABAJI	SERVED BY RPAD (N)
6908	FA/1088/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANAJI BAPUJI,KACHARAJI BHAIJIJI	RULE SERVED,UNSERVED EXPIRED (R)
6909	FA/1089/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHATURBHAI SAHEMSINH,TAPUBHAI AJITSINH,MAHIPATSINH AJITSINH,BAHADURSINH AJITSINH,CHATRASINH AJITSINH,PRATAPBA ADESINH	RULE SERVED
6910	FA/1092/1997	21/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HAVJIBHAI MANGAJI,	RULE SERVED

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6911	FA/1096/1997	13/01/2020	LAND ACQUISITION OFFICER,	MR RITURAJ M MEENA	TRIVEDI PANKAJKUMAR VITHALDAS,TRIVEDI GHANSHYAM VITHALDAS	MR PRAKASH K JANI
6912	FA/1097/1997	13/01/2020	LAND ACQUISITION OFFICER,	MR RITURAJ M MEENA	PATEL RAMANLAL KESHAVLAL,PATEL CHATURBHAI KESHAVLAL,PATEL MULCHANDBHAI KESHAVLAL	NOTICE SERVED
6913	FA/1100/1997	10/02/2012	RAJUBHAI @ RAJENDRABHAI CHAMPAKLAL KAPADIA,	MR ARPAN C SHAH	BABULAL VALABHAI,VALABHAI BHUTABHAI VANIA HIS LEGAL HEIRS AND L.RS.,BABULAL VALABHAI VANIA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,MR A R SHAIKH
6914	FA/1101/1997	10/02/2012	RENUKABEN CHAMPAKLAL SHAH,	MR ARPAN C SHAH	BABULAL VALABHAI VANIA,VALABHAI BHUTABHAI VANIA LEGAL HEIRS AND L.RS.,BABULAL VALABHAI VANIA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
6915	FA/1104/1997	24/02/2012	LAXMANRAO JASWANTRAO SHINDE,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA	VIDYUT S/O SHASHIKANT P PATEL,THRO'LILABEN P PATEL,PRABHUDAS MANORDAS PATEL (DELETED BELOW EXH.25),LALITABEN PRABHUDAS PATEL,SABIRHUSSAIN AHMADHUSSIAN SAIYED DELETED.CT.ODR.26-12-11	,DELETED,MR BS PATEL
6916	FA/1105/1997	24/02/2012	LAXMANRAO JASWANTRAO SHINDE,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA	VIDYUT(MINOR)S/O SHASHIKANT PPATEL,THRO'LILABEN P PATEL,PRABHUDAS MANORDAS PATEL (DELETED BELOW EXH.25),LALITABEN PRABHUDAS PATEL,SABIRHUSSAIN AHMADHUSSIAN SAIYED	
6917	FA/1106/1997	24/02/2012	LAXMANRAO JASWANTRAO SHINDE,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA	VIDYUT(MINOR)S/O SHASHIKANT PPATEL,THRO'LILABEN P PATEL,PRABHUDAS MANORDAS PATEL (DELETED BELOW EXH.25),LALITABEN PRABHUDAS PATEL,SABIRHUSSAIN AHMADHUSSIAN SAIYED	
6918	FA/1107/1997	23/01/2012	SAMATBHAI SUKHABHAI SOLANKI,NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA	JAKALBEN GANESHBHAI KOLI,VALLABHBHAI GANESHBHAI KOLI,MINOR DHANUBEN GANESHBHAI KOLI,MINOR RANCHHOD GANESHBHAI,MINOR JAMKUBEN GANESHBHAI,KHIMJIHAI SAMLABHAI KOLI,AHMADALI ABDULHUSSAIN KHOJA,ORIENTAL INSURANCE CO LTD,SAJANBHAI DUSABHAI @ BHURABHAIDELETED AS PER COURT ORDER	NOTICE SERVED,DELETED,MR RR MARSHALL,MR JITENDRA M PATEL,MR MEHUL S SHAH,(MR SURESHM SHAH),MS KARUNA V RAHEVAR
6919	FA/1113/1997	26/12/2012	MINAXIBEN @ MINABEN WD/O BHARATBHAI SHANABHAI DALAL,SUJAL BHARATBHAI DALAL,SAVITABEN WD/O SHANABHAI DALAL	MR SANDIP C SHAH	PARBATSINGH DOOLSINGH,RASIKBHAI SHANABHAI DALAL (SINCE DEC'D THRO'HEIRS & LRS),PRAGNABEN RASIKBHAI DALAL WD/ORASIKBHAI S.DALAL,SHRI NIRAV RASIKBHAI DALAL,SMT PURVI ASHISHBHAI SHETH,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED BY DS,SERVED BY AFFIX. (R),MS AMEE YAJNIK
6920	FA/1114/1997	28/07/2008	GSRTC,	MR HS MUNSHAW	SHANKARRAO NAMDEVRAO PATIL,SUSHILABEN SHANKARRAO PATIL,ABDUL ALISINAI VORA	
6921	FA/1115/1997	28/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	DHIRUBHAI UNDABHAI MORI,KANUBHAI MADHUBHAI,AHIR RAYMMAL DESURBHAI,JAISUKHBHAI MAVJIBHAI SHAH,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR. BHARGAV N. BHATT,MR YN RAVANI,MR SHAKEEL A QURESHI,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6922	FA/1131/1997	06/07/2009	JAGDISHBHAI HIRABHAI AAL,	MR MANOJ N POPAT	NEW INDIA ASSURANCE CO LTD,PURIBEN CHAKUBHAI,DINESH CHAKUBHAI,RABHA CHAKUBHAI,PRABHA CHAKUBHAI,LALIT CHAKUBHAI,RATAN CHAKUBHAI,GITA CHAKUBHAI,UMESH CHAKUBHAI,HARESH CHAKUBHAI,RABARI MANSUR KALA,LAKHUBHAI VIKUBHAI KOTHI	,NOTICE NOT RECD BACK,(MR SANDEEP N BHATT),MR DIVYESH SEJPAL
6923	FA/1133/1997	17/04/2017	ANUP HASMUKHBHAI KAKKAD,	MR MANOJ N POPAT	MEHTA NALINKUMAR NANDLAL,MAHAVIRSINH S GOHEL,NATIONAL INSURANCE CO LTD,GANPAT DHANJI DUDAWALA,MAHESH KESHAVLAL,NEW INDIA INSURANCE CO LTD	
6924	FA/1134/1997	17/04/2017	ANUP HASMUKHBHAI KAKKAD,	MR MANOJ N POPAT	MEHTA NALINKUMAR NANDLAL,MAHAVIRSINH S GOHEL,NATIONAL INSURANCE CO LTD,GANPAT DHANJI DUDAWALA,MAHESH KESHAVLAL,NEW INDIA INSURANCE CO LTD	
6925	FA/1135/1997	09/07/2008	GEB,EXECUTIVE ENGINEER(O&M)	(MR MD PANDYA)	SHREE ZALAWAD GINNING & PRESSING COOP. SOCIETY LTD.,	NOTICE SERVED
6926	FA/1136/1997	09/07/2008	GEB,	(MR MD PANDYA)	SHREE ZALAWAD GINNING & PRESSING COOP. SOCIETY LTD.,	NOTICE SERVED
6927	FA/1137/1997	02/12/2009	UNION OF INDIA,	(MR SN SINHA)	SHAH BANSILAL CHATTARLAL MUNDRA,	
6928	FA/1138/1997	24/07/2008	UNION OF INDIA,	MS SHILPA R SHAH,(MR. JC SHETH)	SHAH BANSILAL CHATTARLAL MUNDRA,	
6929	FA/1139/1997	24/07/2008	UNION OF INDIA,	(MR. JC SHETH)	ATLAS SOYA PROTEIN LTD.,	
6930	FA/1140/1997	24/07/2008	UNION OF INDIA,	MS REETA CHANDARANA	ATLAS SOYA PROTEIN LTD.,	
6931	FA/1141/1997	24/07/2008	UNION OF INDIA,	(MR SN SINHA)	ATLAS SOYA PROTEIN LTD.,	
6932	FA/1142/1997	08/12/2011	ORIENTAL INSURANCE CO LTD,HEMLATABEN DINESHCHANDRA,KANTILAL RAMJI	MR KK NAIR	KARSAN RATA AHIR,FATHER OF LATE ALA KARSAN AHIR,MENABAI KARSAN AHIR,M/O LATE ALA KARSAN AHIR,DELETED WIDE ORDER PASSED BELOW EXH.31,RAMIBAI KARSAN AHIR,S/O LATE ALA KARSAN AHIR,DHANA KARSAN AHIR,B/O LATE ALA KARSAN AHIR	,MR MEHUL S SHAH,(MR SURESHM SHAH)
6933	FA/1145/1997	08/12/2011	NATHARAM SEVTARAM VISHNOI,VAGHJIBHAU SUNDAJI VISHNOI	MR AJAY R MEHTA	KANCHANBEN JIVRAJ HIRPARA,DIPTIBEN JIVRAJBHAI HIRPARA,NITABEN JIVRAJBHAI HIRPARA,HINABEN JIVRAJBHAI HIRPARA,KRUNAL JIVRAJBHAI HIRPARA,UNITED INDIA INSURANCE CO.LTD.,NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SALIL M THAKORE
6934	FA/1146/1997	17/04/2017	NANDLAL KANTILAL PARIKH,MUKESH NANDLAL PARIKH	,(MR RN SHAH)	BANK OF MAHARASHTRA,ARNIKA NANDLAL PARIKH	
6935	FA/1151/1997	07/07/2008	FULJIBHAI RAMJIBHAI CHAUDHARI,	(PRADYUMAN B BHATT),MR.RAJESH B SONI	ONGC,	MR RAJNI H MEHTA
6936	FA/1154/1997	01/09/2008	JAHARA NAJMUDDIN GANGARDIWALA,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	PUNABEN W/O LAXMANBHAI H VALAND,KALUBHAI LAXMANBHAI VALAND,ABDUL SALAM ABDUL GAFFAR MALAIKA	
6937	FA/1155/1997	06/03/2012	MEVRAM HAJARIMAL JANI,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	PRAGJI BHAVAN SATVARA DECD. THRO' HEIRS JAYABEN PRAGJIBHAI,JAYABEN PRAGJIBHAI,RAMESH PRAGJIBHAI,ASHOK PRAGJIBHAI,NITIN PRAGJIBHAI,PARESH PRAGJIBHAI,HANSABEN PRAGJIBHAI,SATRAM NATHURAMJI VAISHNAV	NOTICE SERVED,DELETED,MR RC KAKKAD
6938	FA/1159/1997	08/08/2008	UNION OF INDIA,	MR NK MAJMUDAR	DHANIBEN WD/O DEVJI KARSAN AYER,MINOR ASHOK DEVJI,MINOR SHOBHNA DEVJI,MINOR BHARTI DEVJI,MINOR KUSUM DEVJI	MR MAHESH B SHAH
6939	FA/1160/1997	08/08/2008	UNION OF INDIA,	MS REETA CHANDARANA	CHANDANBEN MANSUKHLAL SHETH,AMI @ ILABEN WD/O CHANDRAKANT MANSUKHLAL SHETH,MINOR RUCHI CHANDRAKANT SHETH	MS SRUSHTI A THULA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6940	FA/1168/1997	09/12/2011	GSRTC,	MRS VASAVDATTA BHATT	KAMALNAYAN SUDHAKARBHAI BHATT,MINOR SOHAM KAMALNAYAN BHATT,MINOR UJWAL KAMALNAYAN BHATT,AMBUJI SHIVAJI CHAVDA	NOTICE SERVED,MR YATIN SONI
6941	FA/1177/1997	08/12/2010	MINOR ABDULMUNAF THRO'HIS GUARDIAN MUSTUFABHAI A BANDI,	MR BP DALAL	ISHAKBHAI IBRAHIMBHAI TITODIA,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA,MR ARUN H MEHTA,MR KK NAIR
6942	FA/1180/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	VANZARA DHANA CHANA,HEIRS OF RACHAT LALA,	NOTICE SERVED
6943	FA/1181/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	VAGADIYA MAVJI RACHAT,HEIRS OFRACHAT LALA,	NOTICE SERVED
6944	FA/1182/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	HEIRS OF GALA DHANA,VADVAI LALGALA,	NOTICE SERVED
6945	FA/1183/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	MAKWANA RANGA BHURA,MAKWANA CHAGAN RUPA,MAKWANA SHANA KHEMA	NOTICE SERVED
6946	FA/1188/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	BHABHOR VALAJI BHEMA,HEIRS OF DECD.RUPA MANA,BHABHOR PRATAP RUPA	NOTICE SERVED
6947	FA/1194/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	MALIWAD JORJI DAVA,	UNSERVED EXPIRED (N)
6948	FA/1195/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	VANZARA JAMSINGH KOVAL,VANZARA LEMBA KOVAL,VANZARA MAVJI KOVAL,VANZARA VESTA KOVAL,VANZARA GANPAT KOVAL,VANZARA PREMA KOVAL,VANZARA PREMA KOVAL,VANZARA TALSIBEN KOVAL,VANZARA SUKALIBEN JASUDA,HEIRSOF DECD.JASUDA RAMCHANDRA	NOTICE SERVED
6949	FA/1196/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	HEIRS OF DECD.BHURA JHALA,NAYAKA SOMA BHURA	,UNSERVED EXPIRED (N)
6950	FA/1197/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	MAKWANA CHANDU ANADA,MAKWANA HIRA ANADA,HEIRS OF DECD.PRATAP ANADA,MAKWANA RANJIT PRATAP,MAKWANA VALIBEN CHATRASINGH, HERI OF DECD.CHATRASINGH ANADA	,NOTICE SERVED
6951	FA/1198/1997	13/02/2014	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	HEIRS OF DECD.MANA KHUSHAL,MAKWANA ABHESING MANSING,HEIRS OF DECD.MANA KHUSHAL,MAKWANA HAMSING MANSING	,RULE SERVED
6952	FA/1202/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	BHURIYA SONA HEMA,HEIRS OF DECD.RUNA HEMA,BHURIYA BHARAT PUNA	,NOTICE SERVED
6953	FA/1207/1997	15/11/2010	STATE OF GUJARAT,DY.COLLECTOR	GOVERNMENT PLEADER	MAL KOYA NATHA,MAL JAKATA NATHA,MAL KALA BHALA	NOTICE SERVED
6954	FA/1213/1997	04/12/2008	NATIONAL INSURANCE CO LTD,	MR DM THAKKAR,MR DAKSHESH MEHTA	MOHANSINGH NARVATSINGH PARMAR,RAVIKANT SATYABHUSAN GANDHI	
6955	FA/1224/1997	22/02/2016	NILESHBHAI MAHENDRABHAI,	MR MA KHARADI	KALUBHAI NAZIMBHAI SANDHI HINGOLAJA,SALIMBHAI NAZIMBHAI HINGOLAJA,NATIONAL INSURANCE CO LTD	
6956	FA/1225/1997	07/07/2008	PANDYA KHADI KARYALAYA,	(MR MC SHAH)	SURENDRANAGAR ZILLA SARVODAYA VIKAS MANDAL TRUST,	(MR J V BHAIRAVIA)
6957	FA/1226/1997	24/03/2009	DHIRAJLAL SHAMJIBHAI (TRANSPOSED AS RESPONDENT NO.2,EXECUTIVE ENGINEER,GEB,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	PRAVINSINH PATUBHA CHUDASAMA,DHIRAJLAL SHAMJIBHAI	,MR DIVYESH SEJPAL
6958	FA/1230/1997	05/01/2015	NARENDRAKUMAR K PAREKH,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	ALPESH POPATBHAI GODHANI,HUSEINBHAI FAKIRMAHMADBHAI	SERVED BY AFFIX. (R),MS KHYATI P HATHI

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6959	FA/1231/1997	05/01/2015	NARENDRAKUMAR K PAREKH,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	MANSUKHBHAI JINABHAI GODHANI,HUSEINBHAI FAKIRMAHMADBHAI	SERVED BY AFFIX. (R), (MR BIREN A VAISHNAV)
6960	FA/1232/1997	05/01/2015	NARENDRAKUMAR K PAREKH,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	PARESHBHAI MAGANBHAI DOSHI,HUSEINBHAI FAKIRMAHMADBHAI	SERVED BY AFFIX. (R)
6961	FA/1234/1997	26/12/2011	KANTILAL MOHANBHAI PRAJAPATI,	MR AV PRAJAPATI	JUNED AHMED YUSUF ANSARI,RAJENDRASING N RATHOD,KAMRAJ MAHIPATRAM TRIVEDI,DILIPSINH VAKHATSINH,PRADIPBHAI HARBANSLAL THAPAR,UNITED INDIA INSURANCE CO LTD,RAMANGIRI DANGIRI GOSWAMI,JAYANTIBHAI MATHURBHAI PANCHAL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR US BRAHMBHATT,MR AJAY R MEHTA
6962	FA/1237/1997	10/01/2011	VIJAY AGENCY,	THAKKAR AND PAHWA ADVOCATES	SHAMLABHA DOSABHA VAGHER,NEW INDIA INSURANCE CO LTD,VARJANG MANSUR	NOTICE SERVED BY DS,MS LILU K BHAYA,MR CHIRAG R KOTHARI
6963	FA/1238/1997	10/01/2011	VIJAY AGENCY,	THAKKAR AND PAHWA ADVOCATES	SHAMLABHA DOSABHA VAGHER,NEW INDIA INSURANCE CO LTD,LAXMAN MANSUR	NOTICE UNSERVED,MS LILU K BHAYA,MR CHIRAG R KOTHARI
6964	FA/1239/1997	10/01/2011	VIJAY AGENCY,	THAKKAR AND PAHWA ADVOCATES	SHAMLABHA DOSABHA VAGHER,NEW INDIA INSURANCE CO LTD,GAGA MANSUR	NOTICE UNSERVED,MS LILU K BHAYA,MR CHIRAG R KOTHARI
6965	FA/1241/1997	06/02/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETAVAT MEHTABA RAGHUNATHSINH,BHAMARSINH RAGHUNATHSINH JETAVAT,JETAVAT MAHENDRASINH RAGHUNATHSINH,JETAVAT CHHAGUSINH INDRASINH,JETAVAT JASHVANSINH BHAIRAVSINH	NOTICE SERVED BY DS,RULE SERVED,UNSERVED EXPIRED (R),MR JV JAPEE
6966	FA/1242/1997	25/09/2019	PATEL ISHWARBHAI AMBARAM - EXPIRED,SITABEN WD/O ISHWARBHAI PATEL,RASHIKBHAI S/O ISHWARBHAI PATEL,MADHUBEN D/O ISHWARBHAI PATEL,VINUBEN D/O ISHWARBHAI PATEL,BHARTIBEN D/O ISHWARBHAI PATEL,ASHOKBHAI S/O ISHWARBHAI PATEL	,MR PRAVIN P PANCHAL	STATE OF GUJARAT,ONGC	,GOVERNMENT PLEADER,MR RITURAJ M MEENA
6967	FA/1245/1997	26/11/2010	BHAVSINGH JIVABHAI DODIYA,	THAKKAR AND PAHWA ADVOCATES	KARADIYA KACHRABHAI HANABHAI,KARADIYA VIRBHAN RANMAL,HUSSAIN ALI BAHERUNI,YUSUFALI HASANALI BAHERUNI,MADHABHAI PRAGJIBHAI CHAURIYA,ORIENTAL INSURANCE CO LTD,NATIONAL INSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),(MR BD KARIA),(MR DEEPAK M SHAH),MS MEGHA JANI
6968	FA/1246/1997	20/04/2009	NIRMA CHEMICAL WORKS LTD,	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR
6969	FA/1247/1997	20/04/2009	NIRMA CHEMICAL WORKS LTD,	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR
6970	FA/1248/1997	20/04/2009	NIRMA CHEMICAL WORKS LTD,	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR
6971	FA/1249/1997	20/04/2009	NIRMA CHEMICAL WORKS LTD,	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR
6972	FA/1250/1997	20/04/2009	NIRMA CHEMICAL WORKS LTD,	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR
6973	FA/1251/1997	20/04/2009	NIRMA CHEMICAL WORKS LTD,	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR
6974	FA/1252/1997	20/04/2009	SK PATEL FAMILY TRUST,THRO'ITSTRUSTEE,KHODIDAS VANDAS PATEL,SHANTABEN KARSHANBHAI PATEL,AMBUBHAI MAGANBHAI PATEL	(MR MB GANDHI)	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR

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6975	FA/1260/1997	16/12/2011	MELABHAI PUNJABHAI RAWAL,JAYANTIBHAI PUNJABHAI RAWAL,MINOR KANTABEN PUNJABHAI RAWAL	MR MA PAREKH	DHANGER PUNGER BAVA,GSRTC	SERVED BY AFFIX(N),MRS VASAVDATTA BHATT
6976	FA/1264/1997	07/07/2008	MULJIBHAI MANORBHAI PATEL,	MR HM PARIKH	ISHWARBHAI MANORBHAI PATEL DECD. THRO'HEIRS LALITABEN,LALITABEN WD/O ISHWARBHAI M PATEL,NARMADABEN D/O ISHWARBHAI M PATEL,BHIKHABHAI S/O ISHWARBHAI M PATEL,URMILABEN D/O ISHAWARBHAI M PATEL,SHANUBHAI MANORBHAI PATEL	UNSERVED EXPIRED (N),MR BS PATEL,MRS RANJAN B PATEL
6977	FA/1267/1997	26/12/2011	KHIMJIBHAI SHYAMALBHAI KOLI,AHMADALI ABDUL HASSAN KHOJA PATEL,ORIENTAL INSURANCE CO LTD	MR RR MARSHALL	GANESHBHAI HARJIBHAI KOLI.DECD.THRO'HIS HEIRS,JAKALBEN GANESHBHAI KOLI (WIDOW),VALLABHBHAI GANESHBHAI KOLI,MINOR DHANUBEN GANESHBHAI,MINOR RANCHODBHAI GANESHBHAI, THRO'JAKALBEN GANESHBHAI,MINOR JAMKUBEN GANESHBHAI KOLITHRO'JAKALBEN GANESHBHAI,SAJANBHAI DHUSABHAI@ BHURABHAI,SAMANTBHAI SUKHABHAI SOLANKI,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED,UNSERVED EXPIRED (N),MR AJAY R MEHTA
6978	FA/1269/1997	09/05/2012	RB AGRAWAL,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	JIVKURBEN RAGHAVBHAI,MINOR HARESH RAGHAVBHAI,MINOR MANISHA RAGHAVBHAI,MINOR SATISH RAGHAVBHAI,MINOR PIYUSH RAGHAVBHAI,UJIBEN KALUBHAI,JINABHAI KARIMBHAI QURESHI	NOTICE SERVED,MR SHAKEEL A QURESHI
6979	FA/1270/1997	09/05/2012	RB AGRAWAL,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	ANJUBEN BHARATBHAI,MINOR SONI BHARATBHAI,MINOR SURESH BHARATBHAI,MINOR DHARMENDRA BHARATBHAI,KASHIBEN JADHAVBHAI GOHIL,JADHAVBHAI MAVAJIBHAI GOHIL,JINABHAI KARIMBHAI QURESHI	NOTICE SERVED,MR SHAKEEL A QURESHI
6980	FA/1271/1997	09/05/2012	RB AGRAWAL,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	RAMESHKUMAR SHRIJAIRAMSING,JINABHAI KARIMBHAI QURESHI	NOTICE SERVED,MS MAMTA R VYAS,MR SHAKEEL A QURESHI
6981	FA/1272/1997	21/12/2010	SHANKERBHAI VELJIBHAI CHAUDHARI,CHAUDHARI PRATAPBHAI	MR MEHUL SHARAD SHAH	GANCHI RAHEMANBHAI DAUDBHAI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR RR MARSHALL,MS KARUNA V RAHEVAR
6982	FA/1273/1997	18/03/2009	NEW INDIA ASSURANCE CO LTD,EXECUTIVE ENGINEER	MR YN RAVANI	VALLABH LALJI KOLI,DECD.THRO' HIS HEIRS & L.R.,SAJANBEN VALLABHBHAI KOLI,ASHA VALLABHBHAI KOLI,SANJAY VALLABHBHAI KOLI,SONA VALLABHBHAI KOLI,PANKAJ VALLABHBHAI KOLI,DIWALIBEN LALJIBHAI KOLI,VISHNUPRASAD HIMMATLAL	,NOTICE UNSERVED,MR SHAKEEL A QURESHI
6983	FA/1274/1997	11/12/2019	NAVINCHANDRA VALLABHJI SHETHIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NARSI RAISHI DEDHIYA,JOINT CHARITY COMMISSIONER, GUJARAT STATE	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
6984	FA/1278/1997	07/12/2011	GSRTC,	DELETED,MRS VASAVDATTA BHATT	SALIMBHAI HASANBHAI PANJVANI,	MR BA SURTI
6985	FA/1279/1997	07/12/2011	GSRTC,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	SONIYA SALIMBHAI DECD. THR'HEIRS,SALIMBHAI HASANALI PANJWANI	,MR BA SURTI
6986	FA/1280/1997	07/12/2011	GSRTC,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	NASIMBANU,DECD.THRO'HIS HEIRS,SALIMBHAI HASANBHAI PANJWANI	,MR BA SURTI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6987	FA/1281/1997	07/12/2011	GSRTC,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	SHAMIR THE ELDER SON OF SALIM BHAI HASAN ALI PANJWANI,	MR BA SURTI
6988	FA/1282/1997	07/12/2011	GSRTC,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	MEHUL(DECD) THR'HEIR,SALIMBHAI HASANALI PANJWANI	,NOTICE SERVED
6989	FA/1283/1997	07/12/2011	GSRTC,	MRS VASAVDATTA BHATT,MR YOGESH S LAKHANI	DHIRAJLAL BIJALBHAI DECEASED THR'HEIRS,DEVUBEN @ HANSABEN DHIRAJLAL,AJAY RATILAL GOHEL,MINA DHIRAJLAL GOHEL,REKHABEN DHIRAJLAL GOHEL,VIJAY DHIRAJLAL GOHEL	,RULE SERVED,MR BA SURTI
6990	FA/1289/1997	17/04/2017	PATEL & CO.,	MR PS CHAMPANERI	ARJANBHAI NARANBHAI CHOTHANI,	
6991	FA/1290/1997	17/04/2017	PATEL & CO.,	MR PS CHAMPANERI	ARJANBHAI NARANBHAI CHOTHANI,JAYGIRIRAJ & CO.	
6992	FA/1291/1997	22/01/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	BARKATH ALI RAMZANALI VIRANI,RATILAL TRIBHOVANDAS & BROS.,PURSHOTTAMDAS MADHUDAS VAIRAGI,GORDHANDAS MADHUDAS VAIRAGI	NOTICE SERVED,MR JITENDRA M PATEL,MR DIVYESH SEJPAL
6993	FA/1292/1997	06/10/2009	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	BHAGVATSINH JALA,DECD.THRO'HISHEIRS,INDRABA BHAGVATSINH,GAYATRIDEVI B JALA,MINOR,THRO'INDRABA BHAGVATSINH,NILADEVI B JALA,MINOR,THRO' INDRABA BHAGVATSINH,ABHIJITSINH B JALA,MINOR,THRO'INDRABA BHAGVATSINH,PARBATSINH KARSANBHAI	,SERVED BY AFFIX(N),MR YOGESH S LAKHANI
6994	FA/1294/1997	06/10/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PREMABEN EMENUAL PARMAR,PARBHATSINH K VADHEL,DY.EXECUTIVE ENGINEER,ORIENTAL INSURANCE CO LTD	SERVED BY AFFIX(N),NOTICE UNSERVED,MR MTM HAKIM
6995	FA/1296/1997	06/10/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	EMENUAL ALOYS PARMAR,PARBHATSINH K VADHEL,DEPUTY EXECUTIVE ENGINEER,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MR KK NAIR,MR MTM HAKIM
6996	FA/1298/1997	24/01/2012	ISHA JUSAB SODHA,EMNA AYUB KAKAL	MR A R SHAIKH	AYUB HASAM SANDHI (DELETED),IKBALMIYA HUSENMIYA SAIYED,RAMESH JIVRAJ VORA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED BY DS,DELETED,MS HINA DESAI
6997	FA/1299/1997	24/01/2012	VAGHER YUSUF JUMA,	MR A R SHAIKH	AYUB HASAM SANDHI,IKBALMIYA HUSENMIYA SAIYED,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED,MR RR MARSHALL
6998	FA/1300/1997	26/12/2011	NATIONAL INSURANCE CO LTD,	THAKKAR AND PAHWA ADVOCATES	RAMESH MANSUKHLAL SOLANKI,MINOR,THRO'MANSUKHLAL M SOLANKI,NATIONAL HIGH SCHOOL,JAY MAHAKALI TRAVELS,JITENDRA CHAMPAKLAL JAYSWAL,GENERAM MANAGER,TATA CHEMICALSLTD,INSURANCE CO. OF TRUCK NO. GTR 4064,DRIVER OF TRUCK NO.GTR 4064,AA KADRI	,NOTICE SERVED,NOTICE UNSERVED,MR BAIJU JOSHI,MR NIRAV C THAKKAR
6999	FA/1302/1997	16/01/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	AIYUB UDAYANSANG RAJ,SIKANDAR IBRAHIM RAJ,MOHAMMAD SALIM MEMON	,MR DN PANDYA
7000	FA/1307/1997	30/11/2018	SAROJBEN JIVANLAL RATHOD @ SHANTABEN JIVANBHAI PARMAR,	MRS KETTY A MEHTA	DISTRICT PRIMARY EDUCATION BOARD,	MR AD OZA
7001	FA/1308/1997	10/07/2008	SIDIBHAI PUNJABHAI KOLI,DIED THRO'HIS HEIRS,BAI MANDIBEN SIDIBHAI KOLI,DANABHAI SIDIBHAI KOLI,HAKABHAI SIDIBHAI KOLI,PANCHBHAI SIDIBHAI KOLI,BACHUBHAI SIDIBHAI KOLI,ARJANBHAI SIDIBHAI KOLI,KARIBEN SIDIBHAI KOLI	MR RC KAKKAD	BAI JIVIBEN SIDIBHAI KOLI,	MS SEJAL K MANDAVIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7002	FA/1311/1997	11/07/2008	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALLABHBHAI DEVSHIBHAI HIRPARADECD.THRO'HEIRS LILABEN V & 5,LILABEN VALLABHBHAI,HANSABEN VALLABHBHAI,RAJUBHAI VALLABHBHAI,BHUMI VALLABHBHAI,DEVSHIBHAI JIVABHAI,PANCHIBEN DEVSHIBHAI,PUNABHAI NANJIBHAI KOLI,SUKHDEVSINH RAMSINH JAT	,NOTICE SERVED,MR SHAKEEL A QURESHI
7003	FA/1312/1997	11/07/2008	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALLABHBHAI NANJIBHAI VAGHASIADECD.THRO'HEIRS SHARDABEN V &6,SHARDABEN VALLABHBHAI,BHAVUBEN VALLABHBHAI,BHARATBHAI VALLABHBHAI,REMELABEN VALLABHBHAI,ARUNABEN VALLABHBHAI,HITESH VALLABHBHAI,NANJIBHAI DAYABHAI,PUNABHAI NANJIBHAI KOLI,SUKHDEVSINH RAMSINH JAT	,NOTICE SERVED,MR SHAKEEL A QURESHI
7004	FA/1314/1997	15/04/2013	GSRTC,	MRS VASAVDATTA BHATT	SHAMBUNATH ZAVERBHAI,DECD.THROHIS HEIRS,HASUBEN SHAMBUNATH,PRAVINNATH SHAMBUNATH,JIVANNATH SHAMBUNATH,DIXABEN SHAMBUNATH,SHANKARNATH SHAMBUNATH,GITABEN SHAMBUNATH,MINOR KANCHANBEN,MINOR ULLLAS,JIVUBEN ZAVERBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
7005	FA/1316/1997	10/07/2008	SHIVJI KHIMJI HIRANI,	(MR SANDEEP N BHATT)	SHVJI NATHA PATEL,HANSRAJ DEVJI PATEL,HARILAL DEVJI PATEL	NOTICE SERVED,(MR YS MANKAD)
7006	FA/1317/1997	09/11/2009	GSRTC,	MR DIPAN DESAI	RANJANBEN KURJIBHAI,MINOR RAJUBHAI KURJIBHAI,THRO'MOTHER RANJANBEN KURJIBHAI,MINOR MAYUR KURJIBHAI,THRO' MOTHER RANJANBEN KURJIBHAI,AMBABEN PARSHOTTAMBHAI,PARSHOTTAMBHAI B	NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
7007	FA/1319/1997	15/12/2011	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	HAMIDABEN MOHMADBHAI,SADIK MOHMADBHAI,(MINOR) THRO.HAMIDABEN MOHMADBHAI,ASHIK MOHMADBHAI,(MINOR) THRO.HAMIDABEN MOHMADBHAI,RAJID MOHMADBHAI,(MINOR) THRO.HAMIDABEN MOHMADBHAI,SALMA MOHMADBHAI,(MINOR) THRO.HAMIDABEN MOHMADBHAI,IBRAHIMBHAI BACHUBHAI SHEKHADA,ASUBEN IBRAHIMBHAI,VINUBHAI NANJIBHAI,UNITED INDIA INSURANCE CO LTD,AHMEDMIYA USMANMIYA SHAIKH	NOTICE SERVED,SERVED BY AFFIX(N),MS HINA DESAI,MR SHAKEEL A QURESHI
7008	FA/1322/1997	08/07/2011	ADI D/O BAHECHAR BHALU & HEIR OF DECD. SHAKRAJI GANDAJI,	MR AC GANDHI	STATE OF GUJARAT,NEELKANTH N MEHTA	GOVERNMENT PLEADER,NOTICE SERVED
7009	FA/1324/1997	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	HANUBHAI RUPSING MASANI,	MR PM BHATT
7010	FA/1325/1997	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJNIKANT & PRAVINCHANDRA PRANSUKHBHAI,	MR PM BHATT
7011	FA/1326/1997	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMESHCHANDRA POPATLAL RAVAL,	MR PM BHATT
7012	FA/1327/1997	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARADHVI AJITBHAI & BHUTBHAI,	MR PM BHATT
7013	FA/1328/1997	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIYABHAI NANABHAI VORA,	UNSERVED EXPIRED (N)
7014	FA/1329/1997	07/05/2012	HIRABHAI MEPABHAI RABARI,	(MR DH WAGHELA),MR MA KHARADI	NURMAMAD ISHAQUE SANDHI,RATILAL GORDHANBHAI KESARIYA,NEW INDIA ASSURANCE CO.LTD.	
7015	FA/1330/1997	31/07/2008	STATE OF GUJARAT,VANSAL SMALL IRRIGATION PROJECT,DY COLLECTOR	GOVERNMENT PLEADER	BADABHAI GANESHBHAI HARIJAN,	MR SATYEN B RAWAL
7016	FA/1331/1997	31/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,DY COLLECTOR	GOVERNMENT PLEADER	CHANDULAL RATILAL VALAND,	MR SATYEN B RAWAL

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7017	FA/1332/1997	31/07/2008	STATE OF GUJARAT,VANSAL SMALL IRRIGATION PROJECT,DY COLLECTOR	GOVERNMENT PLEADER	BHIKHABHAI DHANJIBHAI KOLI,	MR SATYEN B RAWAL
7018	FA/1335/1997	27/07/2011	OIL AND NATURAL GAS CORPORATION,	MR AJAY R MEHTA	DAHYABHAI SHIVRAMDAS PATEL DECD.THROUGH THE LRS,PATEL MUKESHBHAI DAHYABHAI,PATEL RAMILABEN DAHYABHAI D/O DAHYABHAI,PATEL SAMUBEN DAHYABHAI W/O DAHYABHAI	,MR VASANTS SHAH
7019	FA/1337/1997	10/07/2008	ONGC,	(MR RAVI R TRIPATHI)	BUDHARBHAI MOHANBHAI PATEL,	MR SB BRAHMBHATT
7020	FA/1338/1997	29/09/2009	NATIONAL INSURANCE CO LTD,KALUBHAI BHURABHAI,KALUBHAI TEJABHAI	MS MEGHA JANI	SHANTUBEN KANABHAI,REKHABEN KANABHAI,MINOR,THRO' MOTHER SHANTUBEN KANABHAI,RAJUBHAI KANABHAI,MINOR,THRO' MOTHER SHANTUBEN KANABHAI,KISHOR KANABHAI,MINOR,THRO' MOTHER SHANTUBEN KANABHAI,KHODABHAI LAKHABHAI,GAGUBEN KHODABHAI	
7021	FA/1339/1997	29/09/2009	NATIONAL INSURANCE CO LTD,KALUBHAI BHURABHAI,KALUBHAI TEJABHAI	MS MEGHA JANI	KRUSHNABA JORUBHA,RAMDEVSINH JORUBHA,DHIRUBHAI MAVJIBHAI,HARSHADRAI KANTILAL PATEL	NOTICE SERVED,MS HETABEN H SHAH
7022	FA/1342/1997	23/03/2012	MANGOBEN WD/O VAJAJI RANAJI PARMAR,	RULE SERVED	BHEKHAJI UMEDJI RATHOD,RAMBHAI DOGARBHAI PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED
7023	FA/1345/1997	15/06/2017	SHREEJI TEA DEPOT,PREMJIBHAI HARJIBHAI BALALA (PATEL)	NOTICE SERVED,ADVOCATE NOTICE NOT RECD BACK, (MR AD PADIVAL)	PATEL BHAVANJIBHAI LALJIBHAI,HEIRS & L.R.OF VIMLABEN BHIKHABHAI PATEL,TARUNBABEN BHIKHABHAI,DEEPAKBHAI BHIKHABHAI,MUKESHBHAI BHIKHABHAI	
7024	FA/1354/1997	26/12/2011	BHALABHAI RAISINGHBHAI ZALA,	MR JA ADESHRA	MANIBHAI THAKORE,BACHUBHAI BABABHAI CHAUHAN,UNITED INDIA INSURANCE CO LTD	NOTICE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI
7025	FA/1355/1997	10/05/2013	HARKHABEN WD/O SULEMAN HIRABHAI,RUKHIBEN SULEMAN,KUSUMBEN	MR JA ADESHRA	DRIVER OF ST BUS NO.GRR.6012,GUJARAT STATE ROAD TRANSPORT COPORATION (GENERAL MANAGER)	(MR KS JHAVERI),MR HARDIK C RAWAL
7026	FA/1356/1997	09/12/2014	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	VILASGAURI VASANTRAI SAGAR,VIREMBHAI VASANTRAI SAGAR,MAHESHBHAI VASATNRAI SAGAR,YOGESHBHAI VASANTRAO SAGAR,SONABEN HAMIRBHAI SAGAR,DEVJIBHAI/DEVRAJBHAI MANJIBHAICHAUHAN,INDIAN OIL CORPORATION LTD.,NEW INDIA ASSURANCE CO.LTD.,MINESH CHHAGANLAL SODHA,KHIMRAJ DEVABHAI GADHVI DECD. THRO'HEIRS PRAVINDAN K GADHVI,PRAVINDAN KHIMRAJBHAI GADHVI,AMBADAN KHIMRAJBHAI GADHVI,JAYRAJBHAI KHIMRAJBHAI GADHVI	,NOTICE SERVED,DELETED,MR KK NAIR,MR SK VORA,MS LILU K BHAYA,MR HARSHAD K PATEL
7027	FA/1361/1997	19/12/2011	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	JAYABEN BALVANTRAI JANI,BHAVNABEN SHAILESHBHAI JANI,ASHISHKUMAR SHAILESHBHAI,MOHMADBHAI SULEMANBHAI CHOTLIYA,ABDULBHAI ISMAILBHAI	,MR SHAKEEL A QURESHI,NANAVATY ADVOCATES
7028	FA/1362/1997	01/12/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	AMTHABHAI NATHABHAI CHENVA,JASUBHAI AMTHABHAI,KANUBHAI AMTHABHAI,VASHRAMBHAI GANGADAS PATEL,PRAHLADBHAI DHANJIBHAI PATEL	NOTICE SERVED,MR JV JAPEE,MR SK PATEL
7029	FA/1403/1997	20/02/2018	RAVJIBHAI AMBALAL PATEL,	THAKKAR AND PAHWA ADVOCATES	DY COLLECTOR,STATE OF GUJARAT,EXECUTIVE ENGINEER, GUJARAT ENERGY TRANSMISSION CO LTD (GETCO)	GOVERNMENT PLEADER,MR AD OZA

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7030	FA/1404/1997	20/02/2018	PRAKASHBHAI JEEVANBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	DEPUTY COLLECTOR,STATE OF GUJARAT,GUJARAT ENERGY (CONST) TRANSMISSION CO (GETCO)	GOVERNMENT PLEADER,MR AD OZA
7031	FA/1405/1997	20/02/2018	NILESHBHAI MOTIBHAI PATEL,NEERUBEN MOTIBHAI PATEL	THAKKAR AND PAHWA ADVOCATES	DEPUTY COLLECTOR,STATE OF GUJARAT,GUJARAT ENERGY TRANSMISSIONS (GETCO)	GOVERNMENT PLEADER,MR AD OZA
7032	FA/1406/1997	20/02/2018	GIRISHBHAI JEEVANBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	DEPUTY COLLECTOR,STATE OF GUJARAT,GUJARAT ENERGY TRANSMISSION (GETCO)	GOVERNMENT PLEADER,MR AD OZA
7033	FA/1407/1997	20/02/2018	RAMESHBHAI MODIBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	DEPUTY COLLECTOR,STATE OF GUJARAT,GUJARAT ENERGY TRANSMISSION (GETCO)	NOTICE SERVED,MR AD OZA
7034	FA/1408/1997	20/02/2018	HASMUKHBHAI KASHIBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	DY.COLLECTOR,STATE OF GUJARAT,GUJARAT ENERGY TRANSMISSION CO. LTD. (GETCO)	NOTICE SERVED,MR AD OZA
7035	FA/1481/1997	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANDALAL HIRA & CHHAGAN HIRA,	NOTICE SERVED
7036	FA/1493/1997	28/12/2011	UNITED INDIA INSURANCE CO LTD,	MR DARSHAN M PARIKH	SHARIFABEN RAZAKBHAI,MINOR IRFAN RAZAKBHAI,THRO' SHARIFABEN RAZAKBHAI,MINOR AFSANA RAZAKBHAI,THRO' SHARIFABEN RAZAKBHAI,MINOR RIAZ RAZAKBHAI,THRO' SHARIFABEN RAZAKBHAI,DADANBHAI AHMEDBHAI,HAVABEN DADANBHAI,RAFIKBHAI DADANBHAI,HANIFBHAI DADANBHAI,MINOR YUNUS DADANBHAI,THRO' DADANBHAI AHMEDBHAI,BHASKARBHAI JAGANNATHBHAI,HASSUANBHAI AMIRBHAI SOLANKI	,MR UI VYAS,MR SHAKEEL A QURESHI
7037	FA/1495/1997	27/03/2009	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	DHANJIBHAI HARIBHAI PATEL,MEGHJIBHAI TALSHIBHAI,VASHRAMBHAI JERAMBHAI,GAJAKHAN KAMAKHAN	,MR IM PANDYA,MR BN RAVAL
7038	FA/1496/1997	07/04/2016	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	MADHUKUMARI KAILASHCHANDRA SHARMA,PURUSHOTTAMJI UPADHYAY,MOHINIDEVI,W/O PURUSHOTTAMJI UPADHYAY,RAMKISHAN JAT (DELETED),SAMPAT RAI	,NOTICE SERVED,MR NILESH A PANDYA,MR P J YAGNIK
7039	FA/1501/1997	30/03/2017	GSRTC,	MR HEMANT S SHAH	DHANKIBEN MANSANGBHAI BHIL,MINOR GOPSING MANSANGBHAI BHILTHRO'DHANKIBEN M BHIL,MINOR DIPSING MANSANGBHAI BHILTHRO'DHANKIBEN M BHIL,MINOR KALUSING MANSANGBHAI BHIL,THRO'DHANKIBEN M BHIL	
7040	FA/1503/1997	19/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS AVANI S MEHTA	MANIBHAI SAMALBHAI PRAJAPATI,JAYANTILAL NATWARLAL JANI	NOTICE SERVED,MR JV JAPEE
7041	FA/1504/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	BHARATKUMAR DECD.THRO'HEIRS URMILABEN BHARATDAS,URMILABEN BHARATDAS,MINOR JIGNASA BHARATDAS,MINOR RINA BHARATDAS,NANJIBHAI HAMIRBHAI	,NOTICE SERVED,MR SHAKEEL A QURESHI
7042	FA/1505/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	BHARATKUMAR DECD.THRO'HEIRS BABULAL M NIMAVAT,BABULAL B NIMAVAT,KAMLABEN B NIMAVAT,ARVINDBHAI B NIMAVAT,ASHOKKUMAR BABULAL NIMAVAT,RAJESH B NIMAVAT,NANJIBHAI HAMIRBHAI	,NOTICE SERVED

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7043	FA/1506/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	DEVJIBHAI JIGABHAI DECD.THRO' HEIRS KANTABEN DEVJIBHAI & 5,KANTABEN DEVJIBHAI,MINOR KALPESH DEVJIBHAI,MINOR PINTOO DEVJIBHAI,MINOR MAHESH DEVJIBHAI,GIGABHAI LAKHABHAI,UNABEN JIGABHAI,NANJIBHAI HAMIRBHAI	,NOTICE SERVED,MR SHAKEEL A QURESHI
7044	FA/1507/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	PANCHUSING BALUSING DECD.THRO'HEIRS BALUSING M RAJPUT & 3,BALUSING M RAJPUT,MANIBEN B RAJPUT,MINOR GOPALSING B RAJPUT,MINOR NARSING B RAJPUT,NANJIBHAI HAMIRBHAI	,NOTICE SERVED,MR SHAKEEL A QURESHI
7045	FA/1508/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	DEVABHAI JETHABHAI DECD.THRO' HEIRS JETHABHAI VASHRAMBHAI,JETHABHAI VASHRAMBHAI,RAJIBEN JETHABHAI,MINOR MADHU JETHABHAI,HIRABEN VASHRAMBHAI,NANJIBHAI HAMIRBHAI	,NOTICE SERVED,MR SHAKEEL A QURESHI
7046	FA/1509/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	KANTIBHAI HIRABHAI DECD.THRO' HEIRS MANJUBEN KANTIBHAI & 5,MANJUBEN KANTIBHAI,MINOR ASHA KANTIBHAI,MINOR MUNNA KANTIBHAI,SHAMUBEN HIRABHAI,POPATBHAI HIRABHAI,MINOR VINU HIRABHAI,NANJIBHAI HAMIRBHAI	,NOTICE SERVED
7047	FA/1511/1997	19/03/2014	GSRTC,	MRS VASAVDATTA BHATT	BIPINBHAI DAMODARBHAI TRIVEDI,BAHADURSINH JILUBA GARASIA	NOTICE SERVED,MR DIVYESH SEJPAL
7048	FA/1519/1997	05/09/2008	MANSUKHLAL JAYANTILAL PATEL DECD.THRO'HEIRS HASUMATI PATEL,HASUMATI M PATEL,TARUN M PATEL,KAMINI M PATEL,SARJUBEN M PATEL,HITESH M PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	VINODKUMAR JAYANTILAL PATEL,SHARADKUMAR JAYANTILAL PATEL,RAJNIKANT JAYANTILAL PATEL,RAMESHCHANDRA JAYANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV HATHI)
7049	FA/1528/1997	02/12/2009	UNITED INDIA INSURANCE CO LTD,BECHARJI DHANAJI,AMRATLAL BHALABHAI	MR KF DALAL,MR NAVNIT M TAILOR	GANESH DAJI LAD,	
7050	FA/1529/1997	17/04/2017	KUNVARBEN WD/O DECD. PRABHUDASGIRDHARLAL,DINESH PRABHUDAS,MINOR MUKESHKUMAR PRABHUDAS,MINOR HANSABEN PRABHUDAS	NOTICE UNSERVED	MAHENDRAKUMAR MANGALDAS PATEL,ISHWARBHAI BECHARDAS PATEL,NEW INDIA ASSURANCE CO.LTD.	
7051	FA/1531/1997	11/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	THAKKAR AND PAHWA ADVOCATES	REKHABEN TALSHIBHAI,SUMITRA TALSHIBHAI,PREMJI TALSIBHAI,SONABEN NONGHABHAI,USMANBHAI ALIBHAI SIPAI DELETEAS PER COURT ORD. DT.26-12-11	NOTICE SERVED,DELETED,MR GM JOSHI
7052	FA/1532/1997	12/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHALAL VARDHMAN SHETH,	
7053	FA/1533/1997	12/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHALAL VARDHMAN SHETH,	
7054	FA/1536/1997	27/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RATANSINH KANJIBHAI PARMAR,NANAKRAM ASANDAS NIHLANI	RULE SERVED,MR DN PANDYA
7055	FA/1545/1997	23/03/2012	TRIBHOVANBHAI GANESHBHAI,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	AMERBEN NANUBHAI,MINOR RAJUBHAI NANUBHAI,DEVRAJ NANUBHAI,PRAVINBHAI NANUBHAI,ISHWERLAL GANESHBHAI THRO'HEIRTARAMATI ISHWERLAL,TARAMATI ISHWERLAL,NATIONAL INSURANCE CO.LTD.	,NOTICE NOT RECD BACK,NOTICE SERVED
7056	FA/1551/1997	02/04/2018	DALABHAI H KHARADIA LEGAL HEIRS AND REPRESENTATIVES OF DECEASED,RAMANBHAI S/O. DALABHAI HIRABHAI KHARADIA,PANGALI,W/O DALABHAI HIRABHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR RC JANI	BHAILALBHAI C PATEL,NATIONAL INSURANCE CO LTD	MR SUNIL B PARIKH,MR RAMNANDAN SINGH
7057	FA/1553/1997	29/07/2008	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	MADHUBEN BABUBHAI BARAIYA,MINOR RAJUBHAI BABUBHAI BARAIYA,THRO'MADHUBEN BARAIYA,MINR BHARTIBEN BABUBHAI BARAIYA,THRO'MADHUBEN BARAIYA,MINOR JAYESH BABUBHAI BARAIYA THRO'MADHUBEN B BARAIYA,MINOR HIRBEN BABUBHAI BARAIYA THRO'MADHUBEN B BARAIYA,BHIMBHAI AMRABHAI	NOTICE SERVED,MR YOGESH S LAKHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7058	FA/1558/1997	17/04/2017	RAMESHBHAI MAGANBHIA CHAVADA,	MR MEHUL SHARAD SHAH	ASHARAM PRABHURAM JOSHI,CHATURBHAI MANILAL SADHU,UNITED INDIA INSURANCE CO.LTD.	NOTICE UNSERVED,MR DARSHAN M PARIKH
7059	FA/1561/1997	30/11/2018	UNION OF INDIA,	MR KJ DWIVEDI	WAGHERA BUILDERS,	MR HS MUNSHAW
7060	FA/1562/1997	27/03/2018	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	BUDHIBEN WD/O NAVALBHAI RANGUBHAI,MINOR RAJUBHAI NAVALBHAI,MINOR SOMIBEN NAVALBHAI,MINOR SHUKKARBHAI NAVALBHAI,MANUBHAI RAJUBHAI KUKNA,MADHUBHAI JAYSINHBHAI PATEL	RULE SERVED,MS SONAL D VYAS
7061	FA/1564/1997	16/12/2014	GSRTC,	MRS VASAVDATTA BHATT	PATEL VELJIBHAI MULJIBHAI,JIVRAJBHAI PREMJIBHAI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7062	FA/1565/1997	07/12/2010	SEEMA RAM BHOJWANI,NIRMAL RAM BHOJWANI,SHEETAL RAM BHOJWANI	(MR PB MAJMUDAR)	GOPINAND BHOJWANI,DAMAYANTIBEN GOPINAND BHOJWANI,KANUBHAI MOHANBHAI VASAVA,K L PATNI AND SONS,NATIONAL INSURANCE CO LTD,HEIRS OF SUBHASH N PANDYA,KALINDIBEN SUBHASH PANDYA,DIPTIBEN SUBHASH PANDYA,VISHALKUMAR SUBHASH PANDYA	
7063	FA/1603/1997	10/07/2008	NAVINCHANDRA CHOTUBHAI PATEL,	MR MC BHATT	HARISIDDHA CO.OP.BANK LTD,RAMESHBHAI DHANJIBHAI CHAUHAN	NOTICE SERVED,NOTICE UNSERVED
7064	FA/1607/1997	26/12/2011	GAGUBEN BHANABHAI KHACHAR,	(MR MB GANDHI)	GUJARAT STATE ROAD TRANSPORT CORPORATION,KANTIBHAI GANDABHAI DELETED ASPER COURT ORDER DTD.26-12-11	DELETED,MR HARDIK C RAWAL
7065	FA/1609/1997	10/07/2008	GEB,DY ENGINEER	MR HS MUNSHAW	ARJANBHAI GOVINDBHAI KARADIYA SOLANKI,MANIBEN ARJANBHAI SOLANKI	MS SEJAL K MANDAVIA
7066	FA/1610/1997	10/07/2008	ORIENTAL INSURANCE CO.LTD.,	MR DARSHAN M PARIKH	KIRAN ROADWAYS,	SERVED BY AFFIX(N)
7067	FA/1611/1997	30/11/2018	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KOLI DHARMA VIRCHAND,	MR TUSHAR CHAUDHARY
7068	FA/1612/1997	30/11/2018	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR AKHJI NAVAJI,THAKOR KUBERSING NAVAJI,THAKOR SALJI NAVAJI,THAKOR DOSJI RAMSUNGJI,THAKOR GODAJI HAMIRJI	UNSERVED EXPIRED (N)
7069	FA/1613/1997	30/11/2018	SPL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RABARI JETHA RABHA,RABARI MALA VIHA,RABARI OKHA RAMSHI	UNSERVED EXPIRED (N)
7070	FA/1614/1997	17/01/2012	ZAVERBEN GIRDHARBHAI PATEL,	MR YN RAVANI	MANGABHAI NATHUBHAI VALAND,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
7071	FA/1615/1997	28/12/2011	ORIENTAL INSURANCE CO LTD,BHAGWANBHAI RAGHUBHAI GOHIL	MR KK NAIR	NANABHAI NONDHABBHAI JOGARANA (DECD.THRO.HEIRS),NONDHABHAI GOVINDBHAI JOGARANA,JIVUBEN NONDHABHAI JOGARANA,WIDOW MAYUBEN NANUBHAI JOGARANA	MR DIVYESH SEJPAL,MR YOGEN N PANDYA
7072	FA/1618/1997	04/07/2017	VALLABHBHAI DUDABHAI PATEL,NATIONAL INSURANCE CO LTD,DUDABHAI DAHYABHAI PATEL	MR SUNIL B PARIKH	DHANRAJGIRI BHIKHUGIRI SADHU,PARSHOTAMBHAI HARIBHAI	,MR SHAKEEL A QURESHI
7073	FA/1619/1997	02/12/2019	SUNIL SURELIA,	MR SS BELSARE	LIBRA SUITS PVT LTD,BANK OF BARODA,UNION BANK OF INDIA,JAGDISHPRASAD ARORA,S/O RAMPRASAD ARORA @ KC JAIN	,NOTICE SERVED,NOTICE UNSERVED,ADVOCATE NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7074	FA/1620/1997	10/07/2008	STATE BANK OF SAURASHTRA,	(MR SANDEEP N BHATT)	DEHUMIDIFIED & HYDROLISE PROCESSING PVT.LTD.,JIVRAJ KANJI,HARIBHAI RATANBHAI,KM PATEL,KC PATEL,POPATBHAI JAGABHAI PATEL,GORDHANBHAI JIVABHAI,GOKALDAS POLABHAI PATEL,DAYABHAI SAVJIBHAI,GORDHAN BACHUBHAI	NOTICE SERVED,MR VIMAL M PATEL
7075	FA/1666/1997	09/07/2008	UNION OF INDIA,	MS REETA CHANDARANA	HASMUKHBHAI C PATEL,	MS MAYA N BHAVNANI,MR GT DAYANI
7076	FA/1668/1997	06/12/2014	RAMESHCHANDRA POPATLAL RAVAL,	MR PM BHATT	DY COLLECTOR,EXECUTIVE ENGINEER(IRRIGATION),STATE OF GUJARAT	GOVERNMENT PLEADER
7077	FA/1714/1997	08/12/2011	SURESH RASIKHLAL PATADIA,	(MR AM MEHTA)	JAMNAGAR MUNICIPAL CORPORATION,UNITED INDIA INSURANCE CO,KIRITSINH PRABHATSINH,ORIENTAL INSURANCE CO LTD.,DILIPSINH MOTIBHEE VALA,RAMCHAND NATHUJI RATHOD	,NOTICE SERVED,(MR JR NANAVATI),MR RITURAJ M MEENA
7078	FA/1718/1997	08/12/2010	VINA SOMA BHAGORA,KALA SOMA BHAGORA,BADHIVEN SOMA BHAGORA,GULA SOMA BHAGORA,FATA SOMA BHAGORA,SAJIBEN SOMA BHAGORA	MR VIPUL S MODI	STATE OF GUJARAT,MULTI METAL PROJECT OFFICER	GOVERNMENT PLEADER,MR GM AMIN
7079	FA/1719/1997	08/12/2010	HUKA VAJA DHORANA,	MR VIPUL S MODI	STATE OF GUJARAT,MULTI METAL PROJECT OFFICER	GOVERNMENT PLEADER,MR GM AMIN
7080	FA/1722/1997	21/12/2011	AMC AHMEDABAD MUNICIPAL TRANSPORT SERVICES,	MR HS MUNSHAW	ARVINDBHAI PUNJABHAI BHAVSAR,	MR CB DASTOOR
7081	FA/1723/1997	30/09/2011	RAMCHANDRA SINDJI CHAUHAN,RANJIT FREIGHT CARRIERS,NATIONAL INSURANCE CO.LTD. TRANSPOSED AS R-2 AS COURT	MR RAJNI H MEHTA,	ARVINDKUMAR S MEHTA,NATIONAL ISURANCE CO.LTD	,MR YN RAVANI
7082	FA/1724/1997	30/09/2011	RAMCHANDRA SINDJI CHAUHAN,RANJIT FREIGHT CARRIERS,NATIONAL INSURANCE CO.LTD. TRANSPOSED AS R-2 AS COURT	MR RAJNI H MEHTA,	HARIBHAI KHIMJIBHAI KOTHARI,DR.ARVINDKUMAR S. MEHTA,NATIONAL INSURANCE CO.LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR YN RAVANI
7083	FA/1763/1997	22/01/2008	ORIENTAL INSURANCE CO LTD,	MR AJAY R MEHTA	PARBAT GOVIND VARU,AHER HAJA SAMAT,AHER DHARANT NARAN BHETARIA	NOTICE SERVED,(MR HM PRACHCHHAK)
7084	FA/1765/1997	21/10/2015	NATIONAL INSURANCE CO LTD,	MR AJAY R MEHTA	KASIBEN BHIKABHAI PRAJAPATI,NATWARBHAI BHIKABHAI PRAJAPATI,GOVIND BHIKABHAI PRAJAPATI,RAMILABEN BHIKABHAI PRAJAPATI,MEENABEN BHIKABHAI PRAJAPATI,RAJESH GORDHANBHAI PATEL,MANOHARBHAI L BHATIA,PRAVAINBHAI UMEDBHAI PATEL,VILASBEN CHIMANLAL SHAH,ORIENTAL INSURANCE CO LTD.	DELETED,(MR DHIRENDRA MEHTA),MR MTM HAKIM,(MR MAULIK J SHELAT),MR SHAIVANG D MEHTA
7085	FA/1779/1997	12/03/2009	PATEL ISHVARBHAI CHELDAS DECD THRO' HEIR VISABHAI I PATEL,VISABHAI ISHVARBHAI PATEL	MR AN PATEL	STATE OF GUJARAT,	
7086	FA/1793/1997	09/03/2012	NEW INDIA ASSURANCE CO LTD,SHASHIKANT NAGJIBHAI DALWADI,CHAMANBHAI HARIBHAI DALWADI	,MS LILU K BHAYA	RAGHAVBHAI VITHALBHAI PATEL (DECD. THRO.L.R.'S),LAXMIBEN ALIAS PURIBEN BHIKADIA,DINESHBHAI RAGHAVBHAI BHIKADIA,HARESHKUMAR RAGHAVBHAI BHIKADIA,DAVALBEN VITHALBHAI BHIKADIA	,MR YOGEN N PANDYA
7087	FA/1794/1997	29/11/2010	GUMANBHAI TRIBHOVANDAS PATEL,	MR DJ BHATT	MUSTAK AIYUB AHMED,AIYUB AHMED MOTALA,NEW INDIA ASSURANCE CO.	DELETED,RULE SERVED,MR YN RAVANI
7088	FA/1796/1997	26/12/2011	RASULBHAI SULEMANBHAI,	NOTICE NOT RECD BACK,MR MANAV A MEHTA	ARUNBHAI P SHAH,DINESHBHAI RAPAJIBHAI CHAUDHARY,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED

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7089	FA/1802/1997	22/06/2018	RANA BUDHABHAI CHHOTABHAI @ GOKALBHAI,SAVITABEN WD/O CHHANABHAI CHHOTABHAI RANA,JAYANTIBHAI CHHANABHAI @ CHHOTALAL RANA	MR BN RAVAL	KUSUMBEN D/O CHHOTALAL GOKALBHAI RANA,CHANDRIKABEN BHAILALBHAI RANA,GANGABEN D/O MAGANLAL MORARBHAI RANA,DHIRAJLAL MAGANLAL RANA,MANIBN D/O MAGANBHAI MORARBHAIRANA,DAHIBEN D/O MAGANBHAI & WD/O MAFALAL SHIVALAL RANA,INDUBEN D/O MAGANBHAI M RANA W/O SANABHAI SOMCHAND RANA,SHARDABEN D/O MAGANBHAI M RANAWD/O AMBALAL SOMCHAND RANA,SUSHILABEN D/O MAGANBHAI M W/O ASHOKBHAI @ RASIKBHAI RANA	,MR NITIN N PANDYA
7090	FA/1803/1997	11/02/2015	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	BABUBHAI GIRDHARBHAI PATEL,RAMBHABEN B.PATEL ,WD/O PATEL BABUBHAI GIRDHARBHAI,BIPINBHAI DAHYABHAI PATEL,RAJENDRAKUMAR D PATEL	NOTICE NOT RECD BACK,DELETED,RULE SERVED,MS AVANI G THAKKER,DR. HARDIK K RAVAL
7091	FA/1806/1997	15/02/2010	VIJAYABEN JAGMOHAN SHETH (DECD.THRO HEIRS),LALJIBHAI JAGMOHAN SHETH,JAYABEN JAGMOHAN SHETH,MANJULABEN JAGMOHAN SHETH,HASMUKHBHAI JAGMOHAN SHETH,HEMENDRA JAGMOHAN SHETH,HEMLATTA JAGMOHAN SHETH,HEMANT JAGMOHAN SHETH	MR MB PARIKH	UNION OF INDIA,TELECOM DIVISIONAL ENGINNER	MR YC CONTRACTOR
7092	FA/1807/1997	18/03/2009	AHMEDABAD MUNICIPAL CORPN.,	MR JAYANT P BHATT	CEAT TYRES INDIA LTD.,	NOTICE UNSERVED
7093	FA/1810/1997	17/04/2017	JESINGBHAI SHANABHAI NAIK,	MR JASHVANT M PATEL	AMARSING BHALSING NAIK,MAHENDRAKUMAR NAGJIBHAI PATEL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI)
7094	FA/1813/1997	31/01/2014	A'BAD MUNICIPAL CORPORATION,	MR AMIT J SHAH	DANDY VALVE MFG. CO.,	NOTICE SERVED BY DS
7095	FA/1814/1997	17/04/2017	KESHAVLAL AMBALAL PATEL,HAREN KESHAVLAL PATEL,MUKESH KESHAVLAL PATEL	MR KV SHELAT	DHARMISHTA KESHAVLAL PATEL,	NOTICE UNSERVED
7096	FA/1818/1997	02/05/2017	MOTIBHAI SARABHAI,	NOTICE SERVED	ABDUL AZIZ RAZAK,MOHSINBHAI FAKHRUDDIN DUDHIWALA,UNITED INDIA FIRE AND GENERAL INSURANCE CO LTD	
7097	FA/1820/1997	03/08/2018	THAKURDAS NAVALRAI,Fagunmal dandumal	NOTICE UNSERVED	KHIALDAS DOULATRAM A FIRM,THAKURDAS PHAGUMAL,SIRUMAL NANUMAL	,NOTICE UNSERVED
7098	FA/1824/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,SULEMANBHAI IBRAHIMBHAI DECD. THRO'HEIRS JUBEDABEN IBRAHIM,JUBEDABEN IBRAHIMBHAI,RATANBEN IBRAHIMBHAI,FARIDABEN SULEMANBHAI,SAMA SULEMANBHAI,IMRAN SULEMANBHAI,ILYAS SULEMANBHAI,RUKSANA SULEMANBHAI,YASMIN SULEMANBHAI	,RULE SERVED,MR SHAKEEL A QURESHI
7099	FA/1825/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,JETUBEN SATARBHAI,RAJAK SATARBHAI,HARIA SATARBHAI,ARIF SATARBHAI,NAJMA SATARBHAI,ILYAS SULEMANBHAI,RUKSANA SULEMANBHAI,YASMIN SULEMANBHAI	,RULE SERVED,MR SHAKEEL A QURESHI
7100	FA/1826/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,SATAR VALIBHAI,PURIBEN SATARBHAI,RAJIYA SATARBHAI	,RULE SERVED,MR SHAKEEL A QURESHI
7101	FA/1827/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,MAHMAD IBRAHIMBHAI MEHTAR	RULE SERVED,MR SHAKEEL A QURESHI

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7102	FA/1828/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,NAJMABEN HAJIBHAI MEHTAR	RULE SERVED,MR SHAKEEL A QURESHI
7103	FA/1829/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,BHAIJIBHAI JAMALBHAI RADHANPURA	RULE SERVED,MR SHAKEEL A QURESHI
7104	FA/1830/1997	08/02/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,GULAM MAHMAD ABRAHIMBHAI	NOTICE SERVED,MR SHAKEEL A QURESHI
7105	FA/1832/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,JARINABEN NAZIRBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7106	FA/1833/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,FARIDABEN MAHMADBHAI MEHTAR	RULE SERVED,MR SHAKEEL A QURESHI
7107	FA/1834/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,ABBASBHAI KASAMBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7108	FA/1835/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,HALUBEN BAUDINBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7109	FA/1836/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,HANIFBHAI MOHMADBHAI MEHTA	RULE SERVED,MR SHAKEEL A QURESHI
7110	FA/1837/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,MINOR RAJAK SATARBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7111	FA/1838/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,HALIMABEN IBRAHIMBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7112	FA/1840/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,FARUK ALIMOHMADBHAI	,RULE SERVED
7113	FA/1841/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,RIJWANA SATARBHAI THROUGH SATARBHAI BHIKHUBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7114	FA/1842/1997	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	INUSBHAI ADAMBHAI,ISMAILBHAI ALIMAHMAD MAHETAR,ROSHANBEN YUNUSBHAI	RULE SERVED,MR SHAKEEL A QURESHI
7115	FA/1907/1997	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHEMABHAI CHHAGANBHAI PATEL,	MR JV JAPEE
7116	FA/1910/1997	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAJAM MAGANBHAI JIVABHAI,	NOTICE SERVED
7117	FA/1912/1997	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI MOTIBHAI,PATEL DEVABHAI DEKABHAI	UNSERVED EXPIRED (N)
7118	FA/1913/1997	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI CHHAGANBHAI,	NOTICE SERVED
7119	FA/1914/1997	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHEMIBEN D/O BECHARJI GOBARJI,CHANCHARBEN D/O BECHARJI GOBARJI	NOTICE SERVED,UNSERVED EXPIRED (N)

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7120	FA/1917/1997	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN DAUDBHAI IBRAHIMBHAI - DECD. THRO' HIS LEGAL HEIRS.,IQBALBHAI DAUDBHAI MUMAN,HABIBABEN DAUDBHAI MUMAN,FATMABEN DAUDBHAI MUMAN,YASINBHAI ABDULBHAI MOMIN,ALTAFBHAI ABDULBHAI MOMIN	,NOTICE SERVED
7121	FA/1940/1997	23/12/2011	PRADYUMAN KESHAVLAL DAVE DECD.THRO'HEIRSS SAROJBEN P DAVE,SAROJBEN PRADYUMAN DAVE,HIMANSHU PRADYUMAN DAVE,DEVANGBHA PRADYUMAN DAVE	THAKKAR AND PAHWA ADVOCATES	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,DRIVER	NOTICE SERVED,MR HS MUNSHAW
7122	FA/1957/1997	26/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	HARIRAM JETHMAL THACKER,JAYSHREEBEN PRATAPBHAI THACKER	,MR MEHUL S SHAH,(MR SURESHM SHAH)
7123	FA/1964/1997	24/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MAGANBHAI AVTARAMBHAI PATEL,KESHAVLAL NARAYANDAS RAVAL,RAJUBHAI NATWARLAL RANA	NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
7124	FA/1965/1997	22/12/2011	LATIF JUSABBHAI MUSLIM,INUS JUSABBHAI MUSLIM,NEW INDIA ASSURANCE CO LTD	MR YN RAVANI	JORSANG RAISANGBHAI DECD.THRO'HEIRS GAJUBHA RAISANGBHAI,GAJUBHA RAISANGBHAI,VACHANBEN GAJUBHA	,MR BR KYADA
7125	FA/1966/1997	07/07/2008	KAUSHIK AMBALAL BAROT,	MR YN RAVANI	KIRIT AMBALAL BAROT,KALAVATI AMBALAL BAROT,NAINABEN AMBALAL BAROT	,MR DF AMIN
7126	FA/1969/1997	17/04/2009	GSRTC,	NOTICE NOT RECD BACK,MR DIPAN DESAI	DECEASED BIKHABHAI PALABHAI,VALIBEN BIKHABHAI,HARESH BIKHABHAI THROUGH VALIBEN BIKHABHAI,DANABHAI BIKHABHAI THROUGH VALIBEN BIKHABHAI,NILESH BIKHABHAI THROUGH VALIBEN BIKHABHAI,PALABHAI DESABHAI,LABHUBEN PALABHAI,BALUBHAI HAMIRBHAI VICHIYA	,MR SHAKEEL A QURESHI
7127	FA/1981/1997	24/09/2013	UNITED INDIA INSURANCE CO.LTD.,	MS SONAL D VYAS	GOVINDBHAI BHAVANBHAI,KASHIBEN GOVINDBHAI,RAMABEN HIMATBHAI,RAJESH HIMATBHAI,REKHA HIMATBHAI MINOR THRO' RAMABEN HIMATBHAI,GHANSHYAM HIMATBHAI MINOR THRO' RAMABEN HIMATBHAI,ANUBHAI GOVINDBHAI,CHANDUBHAI PUNABHAI MAKWANA,GOPINATH TRAVELS	NOTICE SERVED,(MR NAGIN N GANDHI),MR LR PATHAN,MR P P KASVALA
7128	FA/1982/1997	16/04/2018	POPATBHAI LAKHABHAI,	MR YATIN SONI	KARNABHAI DEVAYATBHAI AHIR,NEW INDIA INSURANCE CO LTD	MR DIPEN K DAVE,MR YOGI K GADHIA
7129	FA/1984/1997	27/03/2018	SHIVUBEN LAKHABHAI,BHIMABHAI LAKHABHAI,MANJIBHAI LAKHABHAI,DHIRUBHAI LAKHABHAI	MR YATIN SONI	KARNABHAI DEVAYATBHAI AHIR,NEW INDIA INSURANCE CO. LTD	MR DIPEN K DAVE,MR R G DWIVEDI
7130	FA/2016/1997	09/06/2014	GSRTC,	MRS VASAVDATTA BHATT	RASULBHAI NATHUBHAI SHAIKH DECEASED THR'HEIRS & LEGAL RE.,AMIRBEN RASULBHAI SHAIKH,AHMEDBHAI RASULBHAI,AKBARBHAI RASULBHAI,EUNUSBHAI RASULBHAI,HANIFBHAI RASULBHAI,JASWANTSINH RAGHUVIRSINH RANA	,NOTICE SERVED,MR SHAKEEL A QURESHI
7131	FA/2019/1997	02/12/2008	GSRTC,	MR DIPAN DESAI	DECEASED MANUBHAI DAYABHAI PANCHOLI,RAMABEN MANUBHAI PANCHOLI,MINOR MAKAN MANUBHAI THROUGH RAMABEN M PANCHOLI,GANGABEN DAYABHAI PANCHOLI,NIRMALBHAI NANJIBHAI KUMBAR	,MR SHAKEEL A QURESHI
7132	FA/2020/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VIRENDRA MAHATO -DECD.THRO' HEIRS AND L.R.,MANJUDEVI VIRENDRA MAHATO,DODDI KUMARI VIRENDRA MAHATO THRO'MANJUDEVI V MAHATO,KEDAR MAHATO FAGU MAHATO,DIRECTOR,ALKON FINANCE LEASE &IND.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7133	FA/2021/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMBHUMAHATO THARU -DECD. THRO'HEIRS AND L.R.,ASHADEVI SHAMBHUMAHATO,ANMJUKUMARI SHAMBHUMAHATO THRO'ASHADEVI SHAMBHUMAHATO,KARISHMAKUMARI SHAMBHUMAHATO THRO'ASHADEVI SHAMBHUMAHATO,CHANGURUMAHATO SUNDERMAHATO,BHAGAVATIDEVI CHANGURUMAHATO,MAYAKUMAR CHANGURUMAHATO THRO'ASHADEVI SHAMBHUMAHATO,DIRECTOR,ALKON FINANCE LEASE &IND.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI
7134	FA/2022/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SINDHUMAHATO BISUNMAHATO-DECD.THRO'HEIRS AND L.R.,CHANDRA REKHA SINDHUMAHATO,BISUNMAHATO MANGARMAHATO,KUSUMADEVI BISUNMAHATO,MUKHTARMAHATO BISUNMAHANTO,PRAKASH BISUNMAHATO THRO'BISUNMAHATO MANGARMAHATO,RAMLACHAN BISUNMAHATO THRO'BISUNMAHATO MANGARMAHATO,SITARAM BISUNMAHATO THRO'BISUNMAHATO MANGARMAHATO,DIRECTOR,ALKON FINANCE LEASE &IND.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI
7135	FA/2023/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ISHVARIGURI THAGAIGURI -DECD. THRO'HEIRS AND L.R.,RADHIKADEVI ISHAVARIGURO,SHANKUNTLAKUMARI ISHVARIGURO,DHARMENDRAKUMAR ISHVARIGURI,ARTIMAKUMARI ISHVARIGURI,MARKANGURU THAGAIGURO,MANVASIDEVI THAGAIGURO,DIRECTOR,ALKON FINANCE LEASE &INDUS.LTD,ASLALI,TAL.DASCROI.	SERVED BY AFFIX(N),RULE UNSERVED,MR YN RAVANI
7136	FA/2024/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BAJAIPATWARI SHANKARPATVARI THARU -DECD. THRO'HEIR & L.R.,KASHIPATVARI BAJAIPATVARI,BHAGIRATHIDEVI KASHIPATVARI,MULAIDEVI SHANKARPATVARI THRO'KASHIPATVARI BAJAIPATVARI,UPENDRAPATVARI KASHIPATVARI,DIRECTOR,ALKON FINANCE LEASE &INDUS.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI
7137	FA/2025/1997	22/07/2013	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	NANDLAL SINGASWAN -DECD. THRO'HEIRS AND L.R.,CHANDMATIDEVI NANDLAL,MINOR BINDUKUMARI NANDLAL THRO'CHANDMATIDEVI NANDLAL,MINOR RAJU NANDLAL THRO' CHANDMATIDEVI NANDLAL,MINOR VINOD NANDLAL THRO' CHANDMATIDEVI NANDLAL,DIRECTOR,ALKON FINANCE LEASE &IND.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI
7138	FA/2026/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAGENDRAMAHATO MANBAHALIMAHATODECD. THRO'HEIR AND L.R.,KALAVATIDEVI NAGENDRA MAHATO,MANBAHALIMAHATO BALDEVMAHATO,KHEMRAJ MANBAHALI MAHATO THRO'MANBAHALIMAHATO,SINDHUKUMARIK MANBAHALIMAHATO,DIRECTOR,ALKON FINANCE LEASE &IND.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI
7139	FA/2027/1997	22/07/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABULAMAHATO BUDHRAMMAHATO THARU DECD. THRO'HEIRS & L.R.,MURTIDEVI BABULAL MAHATO,BUDHRAM MAHATO DAHAK MAHATO,AMIYADEVI BUDHRAM MAHATO,DIRECTOR,ALKON FINANCE LEASE &INDUS.LTD.ASLALI,TAL.DASCROI.	RULE UNSERVED,MR YN RAVANI
7140	FA/2040/1997	18/01/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMESH NANDLAL KHIRAYA,MANUBHAI JIVUBHAI GOHIL,NANNABHAI BAVBHAI RABARI	RULE SERVED,MR SS PANESAR,MR WA URAIZEE,MR NIRAV C THAKKAR

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7141	FA/2041/1997	02/03/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KHODIYAR TRANSPORT CO,RATHOD VIKRAMSINH PARBATSINH	NOTICE SERVED,MR BP DALAL,MR R.K.MANSURI
7142	FA/2047/1997	25/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DECEASED KANTABEN CHHANABHAI,CHHANABHAI BHIMABHAI,NABUBEN CHHANABHAI,DAYABEN CHHANABHAI,BHARAT CHHANABHAI,NITA CHHANABHAI,JINABHAI MOHANBHAI KOLI,KASAMBHAI DUDABHAI PATHAN,UNION OF INDIA	,NOTICE SERVED,MR YN RAVANI,MS MAMTA R VYAS,MR SIRAJ R GORI
7143	FA/2048/1997	01/08/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	CHHANABHAI BHIMABHAI,JINABHAI MOHANBHAI KOLI,KASAMBHAI DUDABHAI PATHAN,UNION OF INDIA	NOTICE SERVED,MR YOGESH S LAKHANI,(MR. JC SHETH),MS MAMTA R VYAS
7144	FA/2058/1997	11/01/2012	BHIKHIBEN WD/O KANTIBHAI KESHAVLAL,BHARATKUMAR KANTILAL PATEL,DHIRAJKUMAR KANTILAL PATEL,GITABEN KANTILAL PATEL	MR JV JAPEE	BABUBHAI JOITABHAI UPADHYAY,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
7145	FA/2065/1997	08/12/2011	AMTHUBEN CHUNAJI THAKOR,RAMESHJI CHUNAJI THAKOR,PRAHLADJI CHUNAJI THAKOR,GEETABEN CHUNAJI THAKOR,SOBHANJI CHUNAJI THAKOR,RANJUBEN CHUNAJI THAKOR,MANJUBEN CHUNAJI THAKOR	(MR JD AJMERA)	DHANAJI ANOPJI THAKOR,VAGHJIBHAI SUNDAJI VISHNOI,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR AJAY R MEHTA,MR AMIT C NANAVATI
7146	FA/2066/1997	08/12/2011	PRAKASHKUMAR THAKKAR,	(MR JD AJMERA)	DHANAJI ANOPJI THAKOR,VAGHJIBHAI SUNDAJI VISHNOI,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR AJAY R MEHTA,MR AMIT C NANAVATI
7147	FA/2068/1997	21/02/2012	BHARTIBEN KIRANKUMAR BHAVSAR,KAMLABEN ATMARAM BHAVSAR,FALGUNI KIRANKUMAR BHAVSAR,THRO'BHARTIBEN,JALPABEN KIRANKUMAR BHAVSAR,THRO'BHARTIBEN,SANDIPKUMAR KIRANKUMAR BHAVSAR,THRO'BHARTIBEN,BANTI KIRNAKUMAR BHAVSAR THRO'BHARTIBEN	MR BS PATEL,MRS RANJAN B PATEL	VASANTBHAI MEGHJIBHAI VASANI,JETHABHAI HARJIBHAI PATEL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED
7148	FA/2073/1997	09/05/2012	ROHIT NATHABHAI KHODABHAI,	MR BS PATEL,MRS RANJAN B PATEL	BHAILALBHAI SHANABHAI PARMAR,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,NATHABHAI BHULABHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR ANAL S SHAH
7149	FA/2075/1997	07/05/2012	COMMANDANT OFFICER,OHMPRAKASH BANSIDHAR	MS MITA S PANCHAL,MR BHARAT T RAO	RAJUBHAI RATILAL RATHOD SINCE DECD HIS HEIRS LEGAL REPRESENT,GANPATBHAI RAJUBHAI RATHOD (MINOR SON OF DECEASED,RATILAL HIRAJI RATHOD (FATHER OF DECEASED)	RULE UNSERVED,MR VASANTS SHAH
7150	FA/2076/1997	23/03/2016	DIVYA JASWANTLAL SONI,JASWANTLAL AMBALAL SONI	MR PS CHAMPANERI	GSRTC,DINESHKUMAR KESHAVALAL PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MRS VASAVDATTA BHATT,MR SUNIL B PARIKH
7151	FA/2077/1997	23/03/2016	SHARDABEN JASWANTLAL SONI,JASWANTBHAI AMBALAL SONI	MR PS CHAMPANERI	GUJARAT STATE ROAD TRANSPORT CORPORATION,DINESHKUMAR KESHAVLAL PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MRS VASAVDATTA BHATT,MR SUNIL B PARIKH

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7152	FA/2082/1997	13/03/2012	JADAVBHAI RANABHAI DECD.THRO' HEIRS JIVIBEN JADAVBHAI,JIVIBEN JADAVBHAI,MINOR DEVJI JADAVBHAI,MINOR BHANNA JADAVBHAI	MS SEJAL K MANDAVIA	DHIRENDRA JASUBHAI PATEL DELETED CT.ORDER.DTD.28-12-11.,KANVARLAL PUNABHAI,NEW INDIA ASSURANCE CO.LTD.,SETA BHIKHA ALLARAKHA,PIRBHAI MAHMADBHAI,UNITED INDIA INSURANCE CO.LTD.,RANABHAI JIVABHAI,RAKHUBAI RANABHAI	NOTICE SERVED,DELETED,RULE SERVED,MR MUKUND M DESAI,MR SUNIL B PARIKH
7153	FA/2083/1997	17/04/2017	JIVIBEN KHUSALBHAI PATEL,	M/S.SURTI & VAKHARIA	NARAYAN SAHEDKUMAR DAS,AHMEDABAD MUNICIPAL CORPN.,MAJIDBHAI CHHOTABHAI	
7154	FA/2085/1997	26/12/2011	GSRTC,	MR HARDIK C RAWAL,MR UI VYAS	KRISHNAKANT MADHAVJIBHAI JANI,GOKULBHAI KARMANBHAI BHARWAD,RABARI GOPALBHAI BHARWAD,AJITSINH BALUBHA	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
7155	FA/2086/1997	26/12/2011	GSRTC,	MR HARDIK C RAWAL,MR UI VYAS	TEJAS(MINOR)KRUSHNAKANTBHAI JANI,DAKSHABEN KRUSHNAKANTBHAI JANI,GOKULBHAI KARMANBHAI BHARWAD,RABARI GOPALBHAI BHARWAD,AJITSINH BALUBHA	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
7156	FA/2087/1997	26/12/2011	GSRTC,	MR HARDIK C RAWAL,MR UI VYAS	DAXABEN KRISHNAKANTBHAI JANI,GOKULBHAI KARMANBHAI BHARWARD,RABARI GOPALBHAI BHARWAD,AJITSINH BALUBHA	NOTICE SERVED,RULE NOT RECD BACK,RULE UNSERVED
7157	FA/2088/1997	26/12/2011	GSRTC,	MR HARDIK C RAWAL,MR UI VYAS	MINOR DHAVAL KRISHNAKANTBHAI,DAKSHABEN KRISHNAKANTBHAI,GOKULBHAI KARMANBHAI BHARWARD,RABARI GIDHABHAI BHARWAD,AJITSINH BALUBHA	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
7158	FA/2089/1997	14/07/2017	HARIBHAI UKABHAI DATANIA,SOMIBEN HARIBHAI DATANIA,BABUBHAI RAMANBHAI MINOR,KANUBHAI RAMANBHAI MINOR	M/S.SURTI & VAKHARIA	ADAMBHAI UMARBHAI DRIVER,PARSHOTAMBHAI JAGABHAI PATEL,GOVINDBHAI JAGABHAI PATEL,UNITED INDIA INSURANCE CO LTD,SULEMAN MOHMAD BHAYA,NATIONAL INSURANCE CO LTD	
7159	FA/2090/1997	13/12/2010	NALINKUMAR BALUBHAI SOLANKI,	MR DR BHATT	VALJIBHAI JASHABHAI BHARWAD,GULAM ALI HAJI ABDUL REHMAN,NEW INDIA ASSURANCE CO LTD.	,DELETED,MR RAJNI H MEHTA
7160	FA/2092/1997	26/12/2011	MANUBHAI SHAKRABHAI DABHI,	(MR A J PATEL)	KHODABHAI BUDHABHAI RATHOD,SHAMSADBANU RAFIK AHMED MALEK,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED
7161	FA/2094/1997	17/04/2017	SOMABHAI BHUDARBHAI HARIJAN BHANGI,SHARDABEN SOMABHAI HARIJAN BHANGI	MS SONAL D VYAS	GUJ STATE ROAD TRANSPORT CORPN,	MRS VASAVDATTA BHATT
7162	FA/2095/1997	01/12/2010	GENERAL MANAGER,GSRTC,	MR UI VYAS	RATANSHI DAYA PATEL,BHAVANSINH SABALSINH JADEJA	
7163	FA/2111/1997	26/11/2010	ORIENTAL INSURANCE CO LTD,ARJUNBHAI JAGANBHAI RATWA,PRAFULCHANDRA MANILAL SHAH	MR RR MARSHALL,MS KARUNA V RAHEVAR	USHABEN ARVINDBHAI SHAH,ARVINDBHAI VALJIBHAI ROHIT	MR MTM HAKIM
7164	FA/2123/1997	09/12/2010	MULTAR TRANSPORT CO - PARTNER PIRMOHMED ALJIBHAI BY HIS HEIR,FATMABEN WD/O PIRMOHMED ALJIBHAI MULTAR,YUNUS PIRMOHMED ALJIBHAI MULTAR,ZUBAIDABEN D/O PIRMOHMED ALJIBHAI MULTAR,KULSUMBEN D/O PIRMOHMED ALJIBHAI MULTAR,ABIDABEN D/O PIRMOHMED ALSIBHAI MULTAR,ROSHANBEN D/O PIRMOHMED ALSIBHAI MULTAR,SABERABEN D/O PIRMOHMED ALSIBHAI MULTAR,SALIMBHAI PIRMOHMED A MULTAR	(MR RM VIN)	NANELAL M BRIJLANI,PARSHOTAMBHAI GOPALBHAI,GANGARAM N PATEL,GUJARAT SMALL INDUSTRIES CORPN,NEW INDIA ASSURANCE CO LTD,ISMAIL MOHMED SHAIKH,PREMCHAND KACHARAJI,SALIM RASUL MUSA,HAJI ABDUL RASHID	,MR DD VYAS
7165	FA/2124/1997	08/08/2011	ASHOKKUMAR NAGINCHANDRA SHAH,SUBHASHCHANDRA NAGINCHANDRA SHAH	,(MR NV ANJARIA)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER

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7166	FA/2125/1997	08/08/2011	ASHOKKUMAR NAGINCHANDRA SHAH,	(MR NV ANJARIA)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
7167	FA/2126/1997	08/08/2011	ASHOKKUMAR NAGINCHANDRA SHAH,	(MR NV ANJARIA)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
7168	FA/2127/1997	08/08/2011	RAJENDRA NAGINCHAND SHAH,DEVENDRA NAGINCHAND SHAH	,(MR NV ANJARIA)	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
7169	FA/2128/1997	26/12/2011	SRINIVAS NARAYANDAS,	MR BM MANGUKIYA	GULAM RASUL LALBHAI MANSURI,ZUBEDABEN MANJIBHAI MANSURI,ORIENTAL INSURANCE CO LTD	NOTICE UNSERVED,UNSERVED EXPIRED (N),MS LILU K BHAYA
7170	FA/2133/1997	08/02/2018	HIMMATNAGAR MUNICIPALITY,	MR VIJAY H NANGESH	HATIBEN GENAJI BHATI,	NOTICE SERVED
7171	FA/2134/1997	08/05/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	AMBALAL MAGANLAL PATEL HIS LEGAL HEIRS AND REPRESENTATIVES,NIRUBEN WD/O AMBALAL PATEL,BHARTIBEN D/O AMBALAL PATEL,MUKESHBHAI S/O AMBALAL PATEL,JAYESHBHAI S/O AMBALAL PATEL,HEMABEN D/O AMBALAL PATEL,JAYESHKUMAR AMBALAL PATEL,NATWARLAL R PATEL	,NOTICE SERVED,MR BP DALAL
7172	FA/2136/1997	08/02/2018	HIMMATNAGAR MUNICIPALITY,	MR VIJAY H NANGESH	BABUJI CHAMNAJI BHIL,BAKAJI CHAMNAJI BHIL (DELETE),GANESHJI CHAMNAJI BHIL,KANAJI CHAMNAJI BHIL,DIED,THROHIS HEIRS,PUNIBEN KANAJI BHIL (MINOR) THRO'GUARDIAN BABUJI C BHIL,MANJRIBEN KANAJI BHIL(MINOR), THRO'GUARDIAN BABUJI C BHIL,SOMAJI CHAMNAJI BHIL,DADAMBEN CHAMNAJI BHIL,MINOR, THRO'GUARDIAN BABUJI C BHIL	,NOTICE SERVED
7173	FA/2137/1997	17/04/2017	SEDHAJI DOLAJI MARVADI,	M/S.SURTI & VAKHARIA	PRAVIN DURAJI DHANJI DRIVER OF AUTO RIXA-GRT 1336.,PRAVIN DURAJI DANAJI - DELETED,ORIENTAL FIRE AND GENERAL INSURANCE CO LTD.	,DELETED
7174	FA/2139/1997	02/09/2008	LEGAL HEIRS & REP.OF DECD. AMABBHAI,MERUBHAI KAVABHAI,AMJIBEN MERUBHAI,BAGHUBEN AMBABHAI,TANSUKH AMBABHAI,PRAVIN AMBABHAI,DHARMASHI AMBABHAI,RAMJI AMBABHAI,BHIMA AMBABHAI,KHIMABHAI AMBABHAI	,MR DIVYESH SEJPAL	MANJITSING BYATSING,HARBHANSING HAJURSING,UNITED INDIA INSURANCE CO LTD	
7175	FA/2140/1997	26/11/2010	VIJAY RUPSINGH PARAMAR,	MR JB DASTOOR	LAXMIBEN VIJAYBHAI PARMAR,	MR NM KAPADIA
7176	FA/2141/1997	17/03/2011	MAHAVIRSINH TAKHATSINH CHUDASAMA,	MR SAURABH J MEHTA	RAJNIBA KANAKSINH JHALA,	MR YOGESH S LAKHANI
7177	FA/2142/1997	02/03/2012	KADARBHAI M MUKHI,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	AJIJBHAI DHANANI DECD.THRO' HEIRS RASIDABEN AJIJBHAI,RASIDABEN AJIJBHAI,FARUK AJIJBHAI,MUNAF AJIJBHAI,MINOR TOFIK AJIJBHAI,MINOR AMINBHAI AJIJBHAI,SAIYAD MEHBUB RASAKMIYA	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7178	FA/2143/1997	22/04/2015	KADARBHAI M MUKHI,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	SAIYAD MEHBUB RASAKMIYA,SIDIBHAI TAPUBHAI AHIR	NOTICE SERVED
7179	FA/2144/1997	01/12/2010	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	SADRUMIYA RASULMIYA MALEK,AMINABIBI SADDYMIYA MALEK,PUNAMBHAI LILABHAI PARMAR,GORDHANJI KHEMAJI MALI	NOTICE SERVED,RULE SERVED,(MR SK BUKHARI)
7180	FA/2149/1997	15/04/2009	GSRTC,	MRS VASAVDATTA BHATT	RAVIRAJSINH MAHIPATSINH JADEJA,HASMUKHBHAI J DODIYA	NOTICE SERVED,MR DIVYESH SEJPAL
7181	FA/2151/1997	12/11/2016	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RATILAL BHAGVANBHAI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7182	FA/2152/1997	14/03/2015	SECOND ADDITIONAL SPECIAL LANDACQUISITION OFFICER,	GOVERNMENT PLEADER	MANIBHAI MAHADEVBHAI,EXECUTIVE EMGINEER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
7183	FA/2155/1997	14/03/2015	SECOND ADDITIONAL SPECIAL LANDACQUISITION OFFICER,	GOVERNMENT PLEADER	SHIVIBEN WD/O. DAHYABHAI GOVABHAI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
7184	FA/2156/1997	14/03/2015	SECOND ADDITIONAL SPECIAL LANDACQUISITION OFFICER,	GOVERNMENT PLEADER	NATHIBEN WD/O. THAKARSI DHARMSHI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
7185	FA/2157/1997	14/03/2015	SECOND ADDITIONAL SPECIAL LANDACQUISITION OFFICER,	GOVERNMENT PLEADER	MANUBHAI LAXMANBHAI,BHAVANBHAI UMEDBHAI,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
7186	FA/2158/1997	14/03/2015	SECOND ADDITIONAL SPECIAL LANDACQUISITION OFFICER,	GOVERNMENT PLEADER	MULJI GANESH,SAKTA UKA,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
7187	FA/2160/1997	26/12/2011	GONSHIBEN WD/O BABUBHAI GAMET,MINOR RAVJI BABUBHAI GAMET,MINOR DHANIYA BABUBHAI GAMET,MINOR DHIRUBEN BABUBHAI GAMET,SHANTABEN WD/O THOGANIYA GAMET	,MR RR MARSHALL	ABDULKADER MOHIUDDIN SHAIKH,GSRTC,ABDULRAZAK KADAR PATEL,IY MUNSHI,NEW INDIA ASSURANCE CO LTD	RULE UNSERVED,MRS VASAVDATTA BHATT,MR KUNAL S SHAH
7188	FA/2164/1997	15/11/2019	OIL & NATURAL GAS CORP.LTD,	MR RITURAJ M MEENA	THAKOR BALAJI AMRAJI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR NIMESH M PATEL,MITTAL N PATEL
7189	FA/2165/1997	23/11/2013	OIL & NATURAL GAS CORP.LTD,	(MR RAVI R TRIPATHI)	THAKOR SURAJI PATHAJI,STATE OF GUJARAT,SPL.LAQ OFFICER (ONGC)	,GOVERNMENT PLEADER
7190	FA/2166/1997	15/11/2019	OIL & NATURAL GAS CORP.LTD,	MR RITURAJ M MEENA	THAKOR KACHARAJI LAXMANJI CHAGANJI,STATE OF GUJARAT,SPL.LAQ OFFICER (ONGC)	GOVERNMENT PLEADER,MR NIMESH M PATEL,MITTAL N PATEL
7191	FA/2167/1997	15/11/2019	OIL & NATURAL GAS CORP.LTD,	MR RITURAJ M MEENA	THAKOR MATHURJI MAFAJI,STATE OF GUJARAT,SPL.LAQ OFFICER (ONGC)	GOVERNMENT PLEADER,MR NIMESH M PATEL,MITTAL N PATEL
7192	FA/2169/1997	15/11/2019	OIL & NATURAL GAS CORP.LTD,	MR RITURAJ M MEENA	THAKOR KANTIJI KHODAJI,STATE OF GUJARAT,SPL.LAQ OFFICER (ONGC)	GOVERNMENT PLEADER,MR NIMESH M PATEL,MITTAL N PATEL
7193	FA/2170/1997	15/11/2019	OIL & NATURAL GAS CORP.LTD,	MR RITURAJ M MEENA	PATEL GORDHANBHAI BHIKHABHAI,STATE OF GUJARAT,SPECIAL LAQ OFFICER (ONGC)	GOVERNMENT PLEADER,MR NIMESH M PATEL,MITTAL N PATEL
7194	FA/2171/1997	14/08/2008	UNION OF INDIA,	MS SHILPA R SHAH,(MR. JC SHETH)	CHAMUNDA FOUNDRY,	MR HARESH H PATEL
7195	FA/2172/1997	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7196	FA/2173/1997	14/08/2008	UNION OF INDIA,	MR NK MAJMUDAR	BHUVANESHWARI FOUNDRY,	MR HARESH H PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7197	FA/2174/1997	14/08/2008	UNION OF INDIA,	DR SONIA HURRA,(MR. JC SHETH)	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7198	FA/2175/1997	21/03/2017	UNION OF INDIA,	DR SONIA HURRA,MS REETA CHANDARANA	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7199	FA/2176/1997	14/08/2008	UNION OF INDIA,	(MR SN SINHA)	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7200	FA/2177/1997	14/08/2008	UNION OF INDIA,	MS AVANI S MEHTA	JAYSHREE TRADERS,	MR HARESH H PATEL
7201	FA/2178/1997	14/08/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7202	FA/2179/1997	14/08/2008	UNION OF INDIA,	(MR. JC SHETH)	RAJKOT ENGINEERING ASSOCIATION,	MS SEJAL K MANDAVIA,MR HARESH H PATEL
7203	FA/2180/1997	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	SADGURU BRICKETING INDUSTRIES,	MR MAHESH B SHAH
7204	FA/2181/1997	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	GHOGHABHAI BRICKETING INDUSTRIES,	(MR SANDEEP N BHATT)
7205	FA/2182/1997	14/08/2008	UNION OF INDIA,	MS SHILPA R SHAH	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7206	FA/2183/1997	14/08/2008	UNION OF INDIA,	DR SONIA HURRA,(MR. JC SHETH)	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7207	FA/2184/1997	14/08/2008	UNION OF INDIA,	(MR SN SINHA)	CHAMUNDA FOUNDRY,	MR HARESH H PATEL
7208	FA/2185/1997	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	PATEL ENGINEERING CO.(S) LTD,	(MR SANDEEP N BHATT)
7209	FA/2186/1997	14/08/2008	UNION OF INDIA,	(MR SN SINHA)	CHAMUNDA FOUNDRY,	MR HARESH H PATEL
7210	FA/2187/1997	14/08/2008	UNION OF INDIA,	DR SONIA HURRA,(MR. JC SHETH)	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7211	FA/2188/1997	14/08/2008	UNION OF INDIA,	(MR. JC SHETH)	INDIAN RAYON CORP.LTD,	MS SEJAL K MANDAVIA,MR HARESH H PATEL
7212	FA/2189/1997	14/08/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	LOKMANYA INDUSTRIES,	MR HARESH H PATEL
7213	FA/2190/1997	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7214	FA/2191/1997	14/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA),(MR. JC SHETH)	MEHUL INDUSTRIES,	MR MAHESH B SHAH
7215	FA/2192/1997	14/08/2008	UNION OF INDIA,	MR NK MAJMUDAR	BP BAVISHI & CO.,	MR HARESH H PATEL
7216	FA/2193/1997	14/08/2008	UNION OF INDIA,	(MR. JC SHETH),MS REETA CHANDARANA	SAURASHTRA COAL & COKE,	
7217	FA/2194/1997	26/12/2011	NARANBHAI VIHABHAI,	MR JA ADESHRA	JAGABHAI KANJIBHAI PATEL,KUMUDKUMAR SUKHLAL JAYSWAL,UNITED INDIA INSURANCE CO.LTD.,TIRUPATI TRANSPORT CO.,MANUBHAI NARBHERAMBHAI PATEL,ORIENTAL INDIA INSURANCE CO.,NAVJYOT CHEMICALS,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR,MR SANDIP C SHAH,MS MEGHA JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7218	FA/2229/1997	30/07/2008	GSRTC,	MR DIPAN DESAI	CHAMPABEN RAYABHAI VAGRI,MINOR MUKESH RAYABHAI VAGRI,MINOR NARESH RAYABHAI VAGRI,MINOR GAJUBEN RAYABHAI VAGRI,HUSSAINBHAI RAHMANBHAI SHAIKH	NOTICE SERVED
7219	FA/2294/1997	24/08/2018	MOHANLAL KACHARAJI,	NOTICE UNSERVED	TRIKAMLAL SOMCHAND TAPOVAN,ASWINKUMAR TRIKAMLAL,LADUBEN,W/O KESHAVLAL MOTILAL	NOTICE SERVED,UNSERVED EXPIRED (N),MR UNMESH D SHUKLA
7220	FA/2295/1997	17/04/2012	MANGUBEN,WD/O MANIBHAI BHAGABHAI SODHA PARMAR,KALYANSINH MANIBHAI SODHA- PARMAR,BHARATKUMAR MANIBHAI SODHA- PARMAR	NOTICE NOT RECD BACK	AJITSING SUNDARSING SHIKH,NAVINCHANDRA ANANDJI LOHIYA,NEWI INDIA INSURANCE CO LTD	(MR SUDHANSHU S PATEL),MS MEGHA JANI
7221	FA/2299/1997	24/08/2009	NAINABEN WD/O CHANDRAKANT BHANJI,MINOR AMIT CHANDRAKANT,MINOR GAURANG CHANDRAKANT,LAXMIBEN WD/O BHANJI SAMANT	MR. D. P. KINARIWALA,MR CG MEHTA	ANAND SALES AGENCY,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE SERVED BY DS
7222	FA/2306/1997	28/12/2018	GEB,	MS LILU K BHAYA	SANJAY OIL MILL,MOHANBHAI DHARAMSHIBHAI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
7223	FA/2342/1997	17/03/2020	MUKESH DHARAMSINH PATEL,	MR AJ YAGNIK	CHAIRMAN,GEB,EXECUTIVE ENGINEER(RURAL),DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED,MS LILU K BHAYA
7224	FA/2343/1997	20/12/2011	JASHWANTIBEN R SHETH,RAMNIKLAL M SHETH	M/S NJ MEHTA ASSO.,MR AJ YAGNIK	BHIKHA TAPU KOLI (DELETED AS PER COURT ORDER DATED 15/4/99,ABHESANG JASHUBHA,NEW INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI
7225	FA/2344/1997	22/07/2008	ALIMOHMED IBRAHIMBHAI PATHAN,	MR HASHIM QURESHI	VINODCHANDRA DHANJIBHAI LODHARI,	(MR HM PRACHCHHAK)
7226	FA/2345/1997	11/04/2012	AVVALBEN WIDOW OF PREMJIBHAI GOVABHAI,NAGJIBHAI PREMJIBHAI,GITABEN PREMJIBHAI	MR ASHISH H SHAH	DRIVER KATHAI DARBAR NAGJIBHAIHARSHURBHAI,UTKARSH BUILDERS,ORIENTAL FIRE AND GENERAL INSURANCE CO,DRIVER MAHAMAD YUNU DELETED ASPER CT.ORDER DATED,26-12-2011.,BABUBHAI ABDUL SATAR,NATIONAL INSURANCE COMPANY	NOTICE SERVED,DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
7227	FA/2349/1997	16/08/2011	BRAHMCHARI DAYANANDGURU GOPALNANDJI,MANISHANKAR JETHABHAI PANDYA,MAHANT CHANDANGIRI GURU HIRAGIRIJI,BIPINKUMAR GOPALBHAI PADIYA	(MR JC GOHIL)	STATE OF GUJARAT,COLLECTOR RAJKOT DISTRICT,MAMLATDAR DHORAJI TALUKA,VIRJI PANCHANBHAI,CHARITY COMMISSIONER	GOVERNMENT PLEADER,MS KHYATI P HATHI,(MR PV HATHI)
7228	FA/2351/1997	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	TEJALBEN KANTIBHAI PATEL MINORTHRO'MOTHER SHOBHNABEN,NAYANBHAI KANTIBHAI PATEL THRO' MOTHER SHOBHNABEN,SHOBHNABEN WD/O KANTIBHAI MOTIBHAI PATEL,BHANUBHAAI GOBARBHAI KOTNI,DHIRPURI SHIVPURI	NOTICE SERVED,(MR JD AJMERA),(MR ASHOK K PADIA)
7229	FA/2352/1997	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	DHULIBEN CHOTTABHAI CHAUHAN,SAVITABEN CHOTABHAAI CHAUHAN,RAMILABEN CHOTABHAI CHAUHAN,AJMALSING CHOTAVBHAI PARMAR,JAGDISING PARMAR,HARSHADKUMAR PARMAR,KANTIBHAI CHOTABHAI CHAUHAN,MAHESHBHAI CHOTABHAI CHAUHAN,BHANUBHAAI GOBARBHAI KOTNI,DHIRPURI SHIVPURI,SHOBHNABEN KANTIBHAI PATEL,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,(MR JD AJMERA),MR VIBHUTI NANAVATI,(MR ASHOK K PADIA),MR MTM HAKIM
7230	FA/2353/1997	31/07/2008	PATEL MANJIBHAI NAGJIBHAI,	MR HK PARMAR	DISTRICT PANCHAYAT,RAJKOT,	
7231	FA/2357/1997	08/08/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR PS CHAMPANERI	SURENDRANAGAR MERCHANTS SHPS, GODOWN & HOUSING SOCIETY LTD,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
7232	FA/2360/1997	08/08/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR PS CHAMPANERI	K ARVIND AND COMPANY,STATE OF GUJARAT	,MR GM AMIN

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7233	FA/2362/1997	22/06/2018	JAIJNATH SYAMSUNDAR PATHAK,	NOTICE UNSERVED,(MR RAVI R TRIPATHI)	TULSIDAS MADHAVDAS,TULSIDAS RAMJI MANDIR CHARITABLE TRUST,BHARATDASJI GURUSUDAMADASJI MAHANTSHRI,MAHANTSHRI RAMSHARANDAS GURUSHRI SURYAPRAKASHDASJI,MAHANTSHRI BHAGWANDASJI GURUSHRI JAMNADASJI,AMARSINH TAKHATSINH CHAVDA,SURPAL MALDEO GAL	DELETED,RULE SERVED,RULE UNSERVED,(MR MB GANDHI)
7234	FA/2364/1997	17/04/2017	GUJARAT STATE IRRIGATION DIVN.,DY.EXECUTIVE ENGINEER,DY.EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	PASHAJI GANDAJI,GULABBEN PASHAJI,KIRITKUMAR SHANKERLAL PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	
7235	FA/2371/1997	26/12/2011	GSRTC,	MRS VASAVDATTA BHATT	VALJIBHAI KHETABHAI VALERA,SAJUBHA VERUBHA CHUDASMA,JEVANBHAI VAJUBHAI BHARWAD,HARIBHAI BHIKHABHAI BHARWAD	NOTICE SERVED,NOTICE UNSERVED
7236	FA/2372/1997	09/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BHIMA HASAM SAMA,JUSUB JUMAJAT DELETED AS PER COURT'S ORDER 1-7-98	DELETED,MR MEHUL S SHAH
7237	FA/2380/1997	05/08/2016	GULAMAHMED AMIBHAI MEMAN,AYESHA GULMAHMAD MEMAN,KULSUM GULMAHMAD MEMAN,MADINA IDRISHBHAI MEMAN,HASIM IDRISHBHAI MEMAN,VASIM IDRISHBHAI MEMAN		RAMESHCHANDRA HIRALAL DABGAR,MAHMADBHAI HUDANBHAI SHEIKH,ORIENTAL INSURANCE CO.LTD.	
7238	FA/2383/1997	02/03/2012	SITAMRAM MOTIBHAI BRAHMBHATT, THRO'HIS LEGAL HEIRS,MADHUKANTABEN,WD/O SITARAM MOTIBHAI,HARENDRAKUMAR SITARAM BRAHMBHATT	MR YOGESH S LAKHANI	MELAJI DAHYABHAI,VINOD AND COMPANY,KANTILAL NARANDAS PATEL,NEW INDIA INSURANCE CO LTD,HEMLATABEN VINODKUMAR PATEL	RULE SERVED,RULE UNSERVED
7239	FA/2384/1997	24/12/2019	EXECUTIVE ENGINEER (COSNTRUCTION),	MR KJ DWIVEDI	UMEDSINH MULUBHA,BALUBHA MULUBHA,DIED,THRO' HIS HEIRS,BAIRAJBA BALUBHA,HARISINH BALUBHA,NARENDRASINH BALUBHA,SAHADEVSINH BALUBHA,YASHWANTSINH BALUBHA,HEMANT H.KESARISANGH ZALA DIDE PENDENTE LITE BY HIS L.R.,MANIBEN HEMANYSANGH.,RAMUBHA HEMATSANGH.,JASUBHA HEMANTSANGH,ANANDSINH HEMANTSANGH,GHANSHYAMSINH HEMANTSANGH,DEPUTY COLLECTOR,NAVALSINH UMEDSINH,PRAVINSINH UMEDSINH,KANCHANBA HARISINH,DHARMENDRASINH HARISINH,GIRIRAJSINH HARISINH,DHANRAJSINH HARISINH,MAYABEN NARENDRASINH ZALA,DIGVIJAYSINH NARENDRASINH ZALA,INDRABHA RAMUBHA,MAHAVIRSINH RAMUBHA,ROHITBA RAMUBHA,VARSHABA RAMUBHA ZALA	,GOVERNMENT PLEADER,NOTICE SERVED,DECEASED LITIGANT,MR GM AMIN
7240	FA/2385/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	KANTILAL RATILAL SHAH,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
7241	FA/2386/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	UMEDSANG MULUBHA,HEMANTSANG KESARISANG DIED PENDINTE LITE BY HIS HEIR,MANIBEN HEMANSANG,RAMUBHA HEMANTSANG,JASUBHA HEMANTSANG,ANANDSINSH HEMANTSANG,GHANASHAMSINH HEMANTSANG,DEPUTY COLLECTOR,NAVALSINH UMEDSINH,PRAVINSINH UMEDSINH,INDRABA RAMUBHA ZALA,MAHAVIRSINH RAMUBHA,ROHITBA RAMUBHA,VARSHABA RAMUBHA	,NOTICE SERVED,MR GM AMIN
7242	FA/2387/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	PATEL TALSHIBHAI RAMJIBHAI,THAKKAR KARMALI PRADHANBHAI,DEPUTY COLLECTOR,SHANTABEN TALSHIBHAI PATEL,NARANBHAI TALSHIBHAI PATEL,ANUBEN TALSHIBHAI,LILIBEN TALSHIBHAI,GOVINDBHAI TALSHIBHAI PATEL,KANJIBHAI TALSHIBHAI PATEL,DILIPBHAI TALSHIBHAI PATEL,SALIMBHAI KARMALIBHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR GM AMIN

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7243	FA/2388/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	ZALA VAJUBHA SAMANTSANG,ZALA LAUBHA SAMANTSANG,ZALA MAHIPATSINGH SAMANTSANG,LATE SURBHA SAMANTSANG,THRO' HIS HEIRS,RAJKUVARBA SURBHA,POWER OF ATTIS VAJUBHA SAMANTSANG,DEPUTY COLLECTOR,MAYABA LALABHA ZALA,MAHENDRASINH LALUBHA ZALA,BHAGVATSINH LALUBHA ZALA,HARSHABA LALUBHA ZALA,JAYENDASINH LALAUBHA ZALA,HULAYBA LALUBHA ZALA,PRAKASHBA LALUBHA ZALA,NARPATSINH SURUBHA ZALA,MEENABA SURUBHA ZALA	,GOVERNMENT PLEADER,NOTICE SERVED,MR GM AMIN
7244	FA/2389/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	PRADHABHAI DECD.THRO'HEIR MOTIBHAI,MOTIBHAI THRO'HEIR SALAMBHAI NAJARALI,SALAMBHAI NAJARALI,KANJIBHAI POPATBHAI,RAMJI LALJI DECD.THRO'HEIRS JIVRAJ RAMJI,JIVRAJ RAMJI,MAGAN RAMJI,JEBUBEN RAMJI,VANECHAND KALIDAS SHAH DECD. THRO'HEIR PRAFULCHANDRA,PRAFULCHANDRA VANECHAND SHAH,ASHWIN AMBALAL SHAH & AMBALAL BHAICHAND SHAH HUF HOLDER,DY COLLECTOR,RAMUBEN WD. OF KANJIBHAI POPATBHAI SINCE DECEASED,ghanshyambhai kanjibhai patel since deceased through his heirs,KANCHANBEN WD. GHANSHYAMBHAI KANJIBHAI,NYALCHANDBHAI GHANSHYAMBHAI,KUNDANBEN GHANSHYAMBHAI,ASHOK GHANSHYAMBHAI,RAJESHBHAI GHANSHYAM,BHARATBHAI GHANSHYAMBHAI,BHAVNABEN GHANSHYAMBHAI,HIRABEN JIVARAJBHAI,VRAJLAL JIVARAJBHAI,NAGINBHAI JIVARAJBHAI,SURESHBHAI JIVARAJBHAI,MAHENDRABHAI JIVARAJBHAI,MANHARBHAI JIVARAJBHAI SINCE DECEASED THRU HEIRS,MANJUBEN WD. OF MANHARBHAI,DANISH MANHARBHAI,NEHALBEN MANHARBHAI,KINJALBEN MANHARBHAI,KAMLABEN WD. OF MAGANBHAI RAMJIBHAI,DHIRAJBHAI MAGANBHAI,BHARATBHAI MAGANBHAI,BHAVESHBHAI MAGANBHAI,JAGDISHBHAI MAGANBHAI,CHANDRIKABEN MAGANBHAI,KOKILABEN MAGANBHAI	,GOVERNMENT PLEADER,NOTICE SERVED,DELETED,DECEASED LITIGANT,MR GM AMIN
7245	FA/2390/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	PUNAMCHAND MOHANLAL MEHTA AND HUF HOLDER OF MOHANLAL THAKAR,JAYANTILAL MOHANLAL MEHTA AS L.R AND MANAGER OF HUF OF MOHANLAL THAKAR,DY COLLECTOR	,NOTICE SERVED,DECEASED LITIGANT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7246	FA/2391/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	THAKKAR KARMALI PRADHAN,KANJI POPAT,SAMJI TALSHI,TALSHI JETHA,THRO'HIS HEIRS,SAMJI TALSHI,BATUK TALSHI,MANSUKH TALSHI,DHOLIBEN TALSHI,GOSALIYA MANILAL UJAMSHI (DISPOSED VIDE C.O.DT.30/7/08),LATE AMRUTLAL MOTIBHAI,THRO' HIS HEIRS,UMEDALI AMRUTLAL,JENABEN AMRUTLAL,BARKATALI AMRUTLAL,MOHANDAS JERAMDAS,LAXMAN MOHANBHAI,POWER OF ATTOOF MOHANBHAI TRIKAMBHAI,DY.COLLECTOR,SALIM KARMALIBHAI,RAMUBEN WD. OF KANJIBHAI POPATBHAI SINCE DECEASED,JAYABEN SHAMJIBHAI,JAGDISHBHAI SHAMJIBHAI,SANJAY SHAMJIBHAI,RAJESH SHAMJIBHAI SINCE DECEASED THROUGH LEGAL HEIR,NEHABEN RAJESHBHAI,HRUSHIKUMAR RAJESHBHAI,MIRABEN RAJESH,JAYABEN SHAMJIBHAI,JAGDISHBHAI SHAMJIBHAI,SANJAY SHAMJIBHAI,RAJESH SHAMJIBHAI SINCE DECEASED THROUGH LEGAL HEIR,NEHABEN RAJESHBHAI,HRUSHIKUMAR RAJESHBHAI,MIRABEN RAJESH,BHARTIBEN SHAMJIBHAI,BHAVNABEN SHAMJIBHAI,DINABEN SHAMJIBHAI,KAMLESH MANSUKHBHAI,NILAKSHIBEN MANSUKHBHAI,JYOTSNABEN MANSUKHBHAI,NALINIBEN MANSUKHBHAI,RETABEN MANSUKHBHAI,RUPABEN MANSUKHBHAI,PRITIBEN MANSUKHBHAI,GHANSHYAMBHAI KANJI PATEL SINCE DECEASED THRU HIS HEIRS,KANCHANBEN WD. GHANSHYAMBHAI KANJIBHAI,NYALCHANDBHAI GHANSHYAMBHAI,KUNDANBEN GHANSHYAMBHAI,ASHOK GHANSHYAMBHAI,RAJESHBHAI GHANSHYAMBHAI,BHARATBHAI GHANSHYAMBHAI,BHAVNABEN GHANSHYAMBHAI	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),ABATED,DECEASED LITIGANT
7247	FA/2392/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	LATE KUMBHAR TALSHI JETHA,THROHIS HEIRS,SAMJI TALSHI,BATUK TALSHI,MANSUKH TALSHI,DHOLIBEN TALSHI,DY.COLLECTOR,JAYABEN SHAMJIBHAI,JAGDISHBHAI SHAMJIBHAI,SANJAY SHAMJIBHAI,RAJESH SHAMJIBHAI SINCE DECEASED THROUGH LEGAL HEIR,NEHABEN RAJESHBHAI,HRUSHIKUMAR RAJESHBHAI,MIRABEN RAJESH,BHARTIBEN SHAMJIBHAI,BHAVNABEN SHAMJIBHAI,DINABEN SHAMJIBHAI,KAMLESH MANSUKHBHAI,NILAKSHIBEN MANSUKHBHAI,JYOTSNABEN MANSUKHBHAI,NALINIBEN MANSUKHBHAI,REETABEN MANSUKHBHAI,RUPABEN MANSUKHBHAI,PRITIBEN	,GOVERNMENT PLEADER,NOTICE SERVED,DECEASED LITIGANT
7248	FA/2393/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	NIMALSINGH AJITSINGH,LATE RATANSHI TEJPAL,THRO'HIS HEIRS,CHANDRAKANT RATANSHI,HIRABEN RATANSHI,JAYANTI RATANSHI,RASMIN RATANSHI,LAXMAN MOHAN & LATE JASRAJ MOHAN HEIR,KAMUBEN (KANTABEN) JASRAJ,LATE PRADHAN MOTIL,THRO'HIS HEIR,KARMALI PRADHAN,LATE AMRUTLAL MOTIBHAI,THRO' HIS HEIRS,UMEDALI AMRUTLAL,JENABEN AMRUTLAL,BARKATALI AMRUTLAL,LAXMAN MOHANBHAI POER OF ATTONOF MOHANBHAI TRIKAMBHAI,DY.COLLECTOR,SAROJBEN JASRAJ,SALIM KARMALIBHAI	,GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7249	FA/2394/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	RASIKLAL MANEKLAL VAKHARIYA,LATE PRAVINCHANDRA MANEKLAL VAKHARIA,THRO'HIS HEIRS,BHARATIBEN PRAVINCHANDRA,MINOR SONAL PRAVINCHANDRA,MINOR MEHUL PRAVINCHANDRA,MINOR ROHIT PRAVINCHANDRA,MINOR KUMARPAL PRAVINCHANDRA,DY.COLLECTOR	,GOVERNMENT PLEADER,NOTICE SERVED
7250	FA/2395/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	SURENDRANAGAR MITRAMANDAL CO. OP.HOUSING SOCIETY LTD,DY.COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
7251	FA/2396/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	PRAVINCHANDRAQ BHANUSHANKAR SHUKAL,PRATAPRAI KESHAVLAL,HASMUKHRAI KESHAVLAL RAVAL,DY.COLLECTOR,nirupamaben pravinchandra shukla,jayeshkumar pravinchandra shukla,jotikaben pravinchandra shukla,yagnesh hasmukhrai raval,kalyani hareshbhai trivedi,anjanaben dipak acharya	,GOVERNMENT PLEADER,NOTICE SERVED,MR PS CHAMPANERI
7252	FA/2398/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	RAMABHAI KHENGARBHAI,KARSANBHAI KHEGARBHAI,DY COLLECTOR	,GOVERNMENT PLEADER,MR GM AMIN
7253	FA/2399/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	KAMUBEN WD/O RAGHU SURA.,CHHELA SURA,DY COLLECTOR	RULE SERVED,RULE UNSERVED
7254	FA/2400/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	RANCHHOD KUKA,DY COLLECTOR	GOVERNMENT PLEADER,MR GM AMIN
7255	FA/2401/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	BHAGA DEVSHI,DEVSHI SURA,DY COLLECTOR	GOVERNMENT PLEADER,NOTICE UNSERVED,MR GM AMIN
7256	FA/2402/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	MAIYA MOTI,KARSAN MOTI,DY COLLECTOR	GOVERNMENT PLEADER,NOTICE UNSERVED,MR GM AMIN
7257	FA/2403/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	RANCHHODBHAI CHHELABHAI,DY COLLECTOR	GOVERNMENT PLEADER,MR GM AMIN
7258	FA/2404/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	BHALABHAI SANDHABHAI,DY COLLECTOR	GOVERNMENT PLEADER,MR GM AMIN
7259	FA/2405/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	MOTIBHAI SINDHABHAI,JAGUBHAI SINDHABHAI,DY COLLECTOR	GOVERNMENT PLEADER,NOTICE UNSERVED,MR GM AMIN
7260	FA/2406/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	DEVABHAI KHODABHAI,SAGRAM SINDHABHAI,DY COLLECTOR	NOTICE SERVED,NOTICE UNSERVED,MR GM AMIN
7261	FA/2407/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	ARJANBHAI SANDHABHAI,KHENGAR SANDHABHAI,DY COLLECTOR	NOTICE SERVED,MR GM AMIN
7262	FA/2408/1997	24/12/2019	EXECUTIVE ENGINEER (CONSTRUCTION),	MR KJ DWIVEDI	VANECHAND KALIDAS SHAH DECD. THRO'HEIR PRAFULCHANDRA,PRAFULCHANDRA VANECHAND SHAH,DY COLLECTOR	,GOVERNMENT PLEADER,MR GM AMIN

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7263	FA/2409/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	NATVARLAL VALSHIBHAI,DY COLLECTOR	GOVERNMENT PLEADER,MR GM AMIN
7264	FA/2410/1997	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION),	MR KJ DWIVEDI	NAGJI KARAMSHI,CHHELA NAGJIBHAI,DY COLLECTOR	GOVERNMENT PLEADER,NOTICE UNSERVED,MR GM AMIN
7265	FA/2411/1997	14/08/2008	UNION OF INDIA,	MR RAMNANDAN SINGH	URMILABEN BHARATBHAI PATEL,ARPIT BHARATBHAI PATEL,UMANG BHARATBHAI PATEL	(MR ASHOK K PADIA)
7266	FA/2416/1997	11/05/2009	SURAT OLPAD KADWA PATIDAR SAMAJ,DALPATBHAI KARSANBHAI PATEL,PARBHUBHAI VALLABHBHAI PATEL,RAJENDRAKUMAR CHAGANLAL PATEL TRUSTEE,,CHIMANBHAI GHELABHAI PATEL, TRUSTEE,,JAGDISHBHAI PARSOTTAMBHAI PATEL, TRUSTEE,,JASHWANTBHAI MOTIRAM PATEL,ASHWIN RAMUBHAI PATEL, TRUSTEE,SURESHBHAI BHAGWATIBHAI PATEL,,SHANTILAL GOVINDJI PATEL, TRUSTEE,,NAGINBHAI NATHUBHAI PATEL,THAKORBHAI NAGINBHAI PATEL,NAVINCHANDRA MAGANLAL PATEL,HARIBHAI RANCHODJI PATEL,MANUBHAI GOVINDJI PATEL,ISHWARBHAI PRABHUBHAI PATEL,DEVRATBHAI KALIDASBHAI PATEL,JAYANTIBHAI DALPATBHAI PATEL,HEMANTBHAI GOVINDBHAI PATEL ALIAS MASTER,RAMESHBHAI BHAGVATIBHAI PATEL,SUKHDEVBHAI MAGANBHAI PATEL,,DEEPAKBHAI BHAGVATIBHAI PATEL,NAYANABEN SUKHDEVBHAI PATEL	DELETED,MS KJ BRAHMBHATT	RAMANLAL GHELABHAI PATEL,BHUDERBHAI BECHARBHAI PATEL APPEAL STAND DISMISSED FOR,SHASHIKANT AMAIDAS PATEL APPEAL STANDS DISMISSED FOR,BHAGWATIBHAI NATHUBHAI PATEL APPEAL STANDS DISMISSED FOR,NATHUBHAI BHAGWANI PATEL DECEASED APPEAL STAND DISMISSE,CHANDULAL MOTIRAM PATEL,JOINT CHARITY COMMISSIONER,SUMANBEN THAKOREBHAI PATEL. APPEAL STANDS DISMISSED,VIDHABEN JAGANBHAI PATEL. APPEAL STANDS DISMISSED FOR,BHOGILAL KESHAVBHAI PATEL. APPEAL STANDS DISMISSED FOR,JASHVANTLAL THAKOREBHAI PATEL.APPEAL STANDS DISMISSED FOR,ASHWINBHAI CHOTALAL PATEL. APPEAL STANDS DISMISSED FOR	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),(MR AJ SHASTRI)
7267	FA/2417/1997	09/07/2008	DINESHCHANDRA HIRALAL NAYAK,	MR MEHUL SHARAD SHAH	NAGARDAS GOPALJI THAKKAR,	NOTICE SERVED
7268	FA/2418/1997	09/07/2008	GUJARAT ELECTRICITY BOARD,DY.ENGINEER,GEB	(MR GIRISH D BHATT)	LAXMI OIL MILL,	(MR BD KARIA)
7269	FA/2419/1997	09/07/2008	GUJARAT ELECTRICITY BOARD,DY.ENGINEER,GEB	(MR GIRISH D BHATT)	LAXMI OIL MILL,	(MR BD KARIA)
7270	FA/2424/1997	22/12/2011	UNITED INDIA INSURANCE CO.LTD.,VITHALBHAI TALSHIBHAI PATEL	MR RAJNI H MEHTA,MS RAJMIN G YADAV	NITIRAJSINH DAHYAJI SOLANKI,KANTIBHAI CHHAGANBHAI PARMAR,VITTHALBHAI TALSHIBHAI PATEL DEL. AS PER CRT ORD.24-10-97	DELETED,RULE SERVED,MR SANJAY M AMIN,MR BS PATEL,(MR DN PATEL),MRS RANJAN B PATEL
7271	FA/2432/1997	26/12/2011	KULDIPSINH RAMHARISINH JAT,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	NAROTTAM TULSIDAS THACKER,KURERAM RAMKISHAN S/O HARIRAM JAT SINCE DECEASED THRO'HEIRS,DILBAGH SINGH KURERAM JAT,SARUP SINGH KURERAM JAT,BATRAJ SINGH KURERAM JAT,BALWAN SINGH KURERAM JAT,MURTIDEVI KURERAM JAT,RAJKUMAR,INDUMATI NAROTTAM THACKER,JIGNABEN NAROTTAM THACKER S/O NILESH THACKER DECD.,KAILESH NAROTTAM THACKER	,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7272	FA/2434/1997	01/07/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VELBHAI @ KANTABEN ANANDJI HIRJI KHOJA,ANANDJI HIRJI KHOJA,MAHENDRAKUMAR LAXMIDAS KOTHARI	NOTICE SERVED,(MR NALIN K THAKKER)
7273	FA/2435/1997	01/10/2009	GSRTC,	MR DIPAN DESAI	NATHUBHAI VAGHABHAI,SAHIL JIVABHAI	
7274	FA/2438/1997	17/04/2009	GSRTC,	MR DIPAN DESAI	MANJULABEN MANILAL SHETH,M/O DECD.BHARAT MANILAL,VIMLABEN NAVINCHANDRA SHAH, SISTER OF DECD.BHARAT MANILAL,CHANDULAL RAGHVANSI VALADIA	NOTICE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)

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7275	FA/2439/1997	07/08/2015	HARJI KESHA,KESHA DAYA	(MR VIVEK N MAPARA)	HEIRS OF DECD.ALA MANDAN,KUNVERBEN,W/O ALABHAI,RAMBHAI ALABHAI,SAMALABHAI.ALABHAI.,KAYABHAI ALABHAI,KHERAJ ALABHAI,NEW INDIA INSURANCE CO LTD,KHERAJ DESUR,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE SERVED BY DS,MR SUNIL B PARIKH
7276	FA/2446/1997	12/08/2011	COLLECTOR OF KUTCH,SECRETARY FOOD AND CIVIL SUPPLIES DEPARTMENT	GOVERNMENT PLEADER	BABULAL JADAVJI SHAH'S COMPANY,	MR UDAYAN P VYAS
7277	FA/2448/1997	25/01/2012	SUPERINTENDENT LAND RECORDS,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANLAL MOHANLAL VALA,GIRISH P PANDYA,NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA,MR JITENDRA M PATEL,MR MTM HAKIM
7278	FA/2449/1997	23/12/2011	HADIBEN W/O LIMJIBHAI BHABHOR,LIMJIBHAI DALJIBHAI BHABHOR,KAMLABEN WD/O KALSING LIMJIBHAI,RAJNA D/O KALSING LIMJIBHAI (MINOR)	MR MA KHARADI	IQBAL MOHMED YUNUS QURESHI,MUKESHKUMAR AGRAWAL,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MR KK NAIR,MR HARIT J BHATT
7279	FA/2452/1997	10/07/2008	STATE OF GUJARAT,SECRETARY,FOREST DEPARTMENT	GOVERNMENT PLEADER	DEVAJIBHAI GOKALBHAI RAKHOLIYA,GULABBEN DEVJIBHAI RAKHOLIYA,MANIBEN NARANBHAI RAKHOLIYA,AMRUTBEN NARANBHAI RAKHOLIYA,VALLABHBHAI NARANBHAI RAKHOLIY,NIRENDRABHAI NARANBHAI RAKHOLIYA,MANJUBEN NARANBHAI RAKHOLIYA,HANSABEN NARANBHAI RAKHOLIYA	NOTICE SERVED
7280	FA/2462/1997	16/04/2012	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	RAMACHANDRA JAMNADAS ASARANI,INAYATALI HAJIHUSSAIN KHOJA	MR BY MANKAD,(MR YS MANKAD),MR MEHUL S SHAH,(MR SURESHM SHAH)
7281	FA/2470/1997	05/03/2009	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HANSABEN CHHAGANBHAI BHAMBHI,MINOR KETANKUMAR CHHAGANBHAI BHAMBHI,THRO'MOTHER HANSABEN,MINOR JAYESHKUMAR CHHAGANBHAI BHAMBHI,THRO'MOTHER HANSABEN,PUNJABHAI TEJABHAI PATEL	MR JV JAPEE,MR PT PATEL
7282	FA/2478/1997	08/12/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	JIVANLAL MOHANBHAI BHANDERI,ASHOK JIVRAJBHAI BHANDERI,ASHWIN JIVRAJBHAI BHANDERI,MANSUKHLAL MOHANLAL PATEL,DRI.DEL.AS PER CT.ORD.13.10.2003	DELETED,MR AJ YAGNIK
7283	FA/2508/1997	16/08/2011	NEHABEN J SHAH,	MR AR MAJMUDAR	JITENDRA RAMANLAL SHAH,	MR PM BHATT
7284	FA/2511/1997	27/12/2011	MOHAMADRAFIK CHANDBHAI,	MR DIVYESH SEJPAL	ISMAILBHAI RAJUBHAAI MALEK,TANVIRHUSAIN RAJUBHAI MALEK,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR SHASHIKANT S GADE,MRS NISHA M PARIKH
7285	FA/2515/1997	23/12/2011	MILANKUMAR HEMANTKUMAR VAIDYA,	MR SANDIP C SHAH	ST BUS DRIVER BHAGUBHA BANUBHAI SODHA,GUJARAT STATE ROAD TRANSPORT CORPORATION,SHANTILAL AMBABHAI,BHAVESHKUMAR HARPRATAPSINH GOHEL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MRS VASAVDATTA BHATT,MR NAVNIT M TAILOR
7286	FA/2520/1997	04/04/2018	HIRABEN AMARSINH GADHVI,	MR YATIN SONI	BABARBHAI KABHAI PATEL,KASHINATH H DHULEKAR,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED
7287	FA/2535/1997	08/08/2016	KAJAL WD/O SATISH THAVARDAS MUNSHI,EKTA SATISH MUNSHI,SWETA SATISH MUNSHI	NANAVATY ADVOCATES	MS.PUNJ SONS PVT.LTD. THRO MANAGING DIRECTOR,GENERAL MANAGER,C/O PUNJ SONS PVT.LTD.,UNITED INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI

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7288	FA/2537/1997	04/03/2011	SHAMJI PUNJA JOGI,MANBAI JOGI,RAMJI SHAMJI JOGI,VALJI SHAMJI JOGI,PURSHOTTAM SHAMJI JOGI	MR MEHUL S SHAH,(MR SURESHM SHAH)	GUJARAT ELECTRICITY BOARD,GUJARAT ELECTRICITY BOARD	NOTICE SERVED
7289	FA/2539/1997	23/12/2011	HASMUKHBHAI PUNJABHAI VANKAR,	MR MA KHARADI	JAKIRHUSEN QURBANHUSEN VORA,SIRAJ ABDULAH MIRZA,ORIENTAL INSURANCE CO.LTD.	SERVED BY AFFIX(N),MR HARIT J BHATT,(MR MAULIK J SHELAT)
7290	FA/2557/1997	25/08/2009	SUSHILABEN BHAGWANDAS AMALANI,HIRAGAURI ALIAS NEELABEN NARENDRAKUMAR KOTAK	MR KJ KAKKAD	ARVINDKUMAR CHATRABHUJ JIVRAJANI,	MR ASHISH M DAGLI
7291	FA/2561/1997	25/01/2012	GSRTC,	MR HS MUNSHAW	VALIBEN LAKHUBHAI AHIR,WD/O LAKHUBHAI AHIR,MINOR SURESH LAKHUBHAI AHIR,MINOR MAHESH LAKHUBHAI AHIR,SAMJI PARSHOTTAM BHIL	,MR MEHUL S SHAH,(MR SURESHM SHAH)
7292	FA/2574/1997	20/12/2011	NANJIBHAI KALBHAI PATEL,DUDHIBEN NANJIBHAI PATEL	M/S NJ MEHTA ASSO.,MR AJ YAGNIK	ALTAF HUSEN HAJIBHAI KHIRA,JADEJA KIRITSINH PRATAPSINH,NEW INDIA INSURANCE CO LTD,KALABHAI RAMJIBHAI TADA	NOTICE SERVED,RULE SERVED,MR A R SHAIKH,MS LILU K BHAYA
7293	FA/2575/1997	11/12/2008	RAHUL RAMESHCHANDRA PAREKH,	NOTICE NOT RECD BACK,MR YATIN SONI	SHUDHAKAR GULAMDAS BAVAJI LIMBADKAR,VALJIBHAI VAGHBHAI JINJUVADIYA,ORIENTAL INSURANCE CO.LTD.LTD.	
7294	FA/2576/1997	31/01/2012	JAYABEN BHAGWANBHAI SOLANKI,MADHUBEN @ MARGHABEN BHAGWANBHAI SOLANKI,BHUPATBHAI BHAGWANBHAI SOLANKI,LILABEN BHAGWANBHAI SOLANKI,VIRAM BHAGWANBHAI SOLANKI,HARIBHAI BHAGWANBHAI SOLANKI	MS PAURAMI B. SHETH,LAW VERDICT	GSRTC,	MR HS MUNSHAW
7295	FA/2577/1997	17/04/2017	SUMITRABEN D/O LALJIBHAI PARSOTAMBHAI,	UNSERVED EXPIRED (N)	BHARATKUMAR NATHALAL NAYAK,	
7296	FA/2666/1997	19/12/2011	SHAILESHBHAI MANUBHAI PATEL,NATIONAL INSURANCE CO LTD	MR RAJNI H MEHTA	KIRITKUMAR HASMUKHBHAI RANA,ABDULSATTAR SULEMAN VAHORA	DELETED,MR BS PATEL
7297	FA/2670/1997	04/08/2008	STATE OF GUJARAT,COLLECTOR OF SURENDRANAGAR,DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHANTSHRI KALYANDASJI GOMATIDASJI,	MR PS CHAMPANERI
7298	FA/2671/1997	04/08/2008	STATE OF GUJARAT,DISTRICT COLLECTOR OF SURENDRANAGAR,DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHANT SHRI KALYANDASJI GOMTIDASJI,	MR PS CHAMPANERI
7299	FA/2677/1997	28/04/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RANJANBEN RELICT OF ARVIND VASANTRAV DABHADE,PAYAL ARVIND DABHADE,RUPAL ARVIND DABHADE,RADHABEN VASANTRAV DABHADE,VASANTRAV DAMODAR DABHADE THRO' HEIRS PRAKASH V DABHADE,PRAKASH VASANTRAV DABHADE,MADHUBHAI VASANTRAV DABHADE,UMABEN VASANTRAV DABHADE,MAHAMADBHAI SAIKH	,DELETED,RULE SERVED,MR MTM HAKIM
7300	FA/2686/1997	22/12/2011	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	BHAVNABEN ASHOKKUMAR,RAVIKUMAR ASHOKKUMAR,SUNILKUMAR ASHOKKUMAR,BHURALAL SHIVAJI BAROT,RADHABEN W/O BHURALAL SHIVAJI,KHUSHALBHAI JEBAJI MAJIRAM,RADHESHYAM GULZARILAL AGRAWAL	,NOTICE SERVED,MR HD CHUDASAMA,MS ARCHANA R ACHARYA
7301	FA/2691/1997	30/11/2018	KANKUBEN AMRUTLAL OZA,	(MR PM VYAS)	COMMISSIONER,	MS JIRGA D JHAVERI
7302	FA/2692/1997	17/04/2017	KANKUBEN AMRATLAL OZA,	(MR PM VYAS)	COMMISSIONER,	MS JIRGA D JHAVERI
7303	FA/2693/1997	15/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSUKHLAL KHIMCHAND SHAH,NAVINCHANDRA KHIMCHAND SHAH THRO'POA MANSUKHALAL K SHAH,BIPINCHANDRA KHIMCHAND SHAH THRO'POA MANSUKHLAL K SHAH	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7304	FA/2749/1997	14/03/2014	KANCHANBEN H SHAH,SURESH H SHAH,SATISH HAREKHLAL SHAH,LEELABEN H SHAH,MUKESH H SHAH,KALPESH H SHAH,DINESH H SHAH,RITA H SHAH	MR YOGESH S LAKHANI,MR. JAY M THAKKAR	HARVINDERSINGH GURUDEVSINGH,PARGANSINGH SWARANSINGH JAT,NATIONAL INSURANCE CO LTD	DELETED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH
7305	FA/2751/1997	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	USHABEN CHHANAJI PARMAR,MAHESHKUMAR CHHANAJI PARMAR,BAKULKUMAR CHHANAJI PARMAR,JAGRUTIBEN CHHANAJI PARMAR,RAJUBHAI CHHANAJI PARMAR,VINODKUMAR KESHAVLAL BAROT	DELETED,MR KIRTIDEV R DAVE
7306	FA/2753/1997	06/12/2014	GSRTC,	MRS VASAVDATTA BHATT	DILIPKUMAR CHANDULAL MANDALIYA,VINODKUMAR KESHAVLAL BAROT,HARENDRA AMRUTLAL VORA,NEW INDIA ASSURANCE CO.LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR SANDIP C SHAH
7307	FA/2754/1997	07/02/2012	GIRISHKUMAR BABULAL SHAH,	MR BHARAT JANI	BABU VAZ KANGAD,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,(MR HASMUKH THAKKER)
7308	FA/2817/1997	03/05/2013	UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	MADHVIBEN ANILKUMAR KARIA,CHUNILAL NAGJIBHAI KARIA,KANTABEN CHUNILAL KARIA,HITEN CHUNILAL KARIA,GSRTC,MAHESHBHAI CHUNILAL KARIA,MADHURIBEN VIJAYKUMAR	RULE SERVED BY DS,MRS VASAVDATTA BHATT,MR HD CHUDASAMA,MR KM PARIKH
7309	FA/2818/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,DA PATEL,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	PUSHPABEN HARESHBHAI KHIMNANI,MINOR PADMA HARESHKUMAR KHIMNANI,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT COROPORATION.	NOTICE SERVED,MRS VASAVDATTA BHATT
7310	FA/2819/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JANKIBEN PANJUMAL RISINGANI,RAMESH PANJUMAL RAISINGANI,PRAKASH PANJUMAL RAISINGANI,SUNDAR PANJUMAL RAISINGANI,DURGABEN PANJUMAL RAISINGANI,POONAM PANJUMAL RAISINGANI,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT,MR GT DAYANI,MR.HIREN M MODI
7311	FA/2820/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	SARYUBEN CHANDULAL VORA,BHAVESH CHANDULAL VORA,DIVYESH CHANDULAL VORA,JAYESH CHANDULAL VORA,JAGRUTI CHANDULAL VORA,AMBALAL P PARMAR,GSRTC	,NOTICE SERVED,MRS VASAVDATTA BHATT,MR KM PARIKH
7312	FA/2821/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,DA PATEL,UTKARSHA BUILDERS,ORIENTL INSURANCE CO.LTD.	MR RAJNI H MEHTA	TARABA DASRATHSINH JADEJA,RAJDEEP DASRATHSINH JADEJA,BABY DASRATHSINH JADEJA,PRAVINSING MOHOBATSINH JADEJA,PREMKUNVERBA PRAVINSING JADEJA,VIKRAMSINH PRAVINSING JADEJA (DECD.THROUGH THE LRS),MINABA VIKRAMSINH JADEJA,PRADIPSINH VIKRAMSINH JADEJA,MINOR ROHITSINH VIKRAMSINH JADEJA(THROUGH MOTHER R-6/1),PARAKRAMSINH PRAVINSING JADEJA,MAHAVIRSINH PRAVINSING JADEJA,ASHOKSINH PRAVINSING JADEJA,INDRAJITSINH PRAVINSING JADEJA,SOBHNABEN PRAVINSING JADEJA,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	,NOTICE SERVED,MRS VASAVDATTA BHATT,MR TUSHAR L SHETH
7313	FA/2822/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	SMITABEN BIPINCHANDRA SHAH,SAMIT BIPINCHANDRA SHAH,AMIT BIPINCHANDRA SHAH,NIMIT BIPINCHANDRA SHAH,RAMANLAL CHHOTALAL SHAH,SHANTABEN RAMANLAL SHAH,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION.	UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MR HS MUNSHAW

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7314	FA/2823/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,DA PATEL,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	RAAJKUMARI G SINGH,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
7315	FA/2825/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDER,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	BHAVNABEN JAYPRAKASH VYAS,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION.	MRS VASAVDATTA BHATT,MR MTM HAKIM
7316	FA/2826/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	MANSUKHBHAI PREMJIBHAI BATHVAR,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION.	,MRS VASAVDATTA BHATT
7317	FA/2830/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	ABBA SALAM HUSENBHAI,AMBALAL P PARMAR,GSRTC	MRS VASAVDATTA BHATT,MR SHAKEEL A QURESHI
7318	FA/2831/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JIGAR ASHOKBHAI VAGHELA,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION.	MRS VASAVDATTA BHATT,MR MTM HAKIM
7319	FA/2832/1997	03/05/2013	BHIKHUBHAI DADBHAI KATHI,DA PATEL,UTKARSHA BUILDERS,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	BHAGWANDAS @ BHERUMAL KHATUMALKHIMNANI,LILABEN BHAGWANDAS KHIMNANI,DEVKIBEN BHAGWANDAS KHIMNANI,DILIP BHAGWANDAS KHIMNANI,LAXMIBEN BHAGWANDAS KHIMANANI,VINOD BHAGWANDAS KHIMANANI,AMBALAL P PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION.	MRS VASAVDATTA BHATT,MR AMAR D MITHANI
7320	FA/2862/1997	11/01/2012	PATEL LAKHMAN KACHARA,BAI GOMATIBEN LAKHMANBHAI,VIJYABEN LIMBABHAI,KAMLESH LIMBABHAI,MINOR,THRO' VIJYABEN LIMBABHAI,GEETABEN LIMBABHAI,MINOR,THRO'VIJYABEN LIMBABHAI,RAJNIKANT LIMBABHAI,MINOR,THROVIJYABEN LIMBABHAI	,(MR SANDEEP N BHATT)	GULABBHAI NATHUMIYA KHOKHAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,PATEL CHHAGANLAL MAVJIBHAI	RULE SERVED,MR HARESH C PATEL
7321	FA/2935/1997	23/10/2013	GSRTC,	MS AVANI S MEHTA	BHARATKUMAR MADHAVLAL PATEL,JAFFARBHAI RAJEBHAI MOMIN	
7322	FA/2936/1997	09/07/2018	GSRTC,	NOTICE SERVED	LILAVATIBEN MULJIBHAI SUTHAT,FIRIZBHAI ABDULLA	
7323	FA/3073/1997	17/04/2017	MANSUR HAKA AHER,MANSUR AHER ZALA	MS SUDHA R GANGWAR	MAVJIBHAI MOHANBHAI PATEL,	MR MB PARIKH
7324	FA/3078/1997	07/10/2009	BAKHTAVAR NAUSHIR LAM,LATE NARGISH DARABSHA KAPADIA,DOGADO DARA KAPADIA,KERASI DARA KAPADIA,DAYENA DARA KAPADIA	MRS KETTY A MEHTA	LAND ACQUISITION OFFICER,SURAT MUNICIPAL CORP	GOVERNMENT PLEADER,MR PRASHANT G DESAI
7325	FA/3083/1997	02/12/2008	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	GALABEN NARANBHAI DOBARIYA,DHANJIBHAI NARANBHAI DOBARIYA,SHAMJIBHAI NARANBHAI DOBARIYA,JIVRAJBHAI NARANBHAI DOBARIYA,NAGJIBHAI NARANBHAI DOBARIYA,JITENDRAKUMAR BHAGWANJIBHAI GHADVI	,MR YOGESH S LAKHANI
7326	FA/3085/1997	10/07/2008	MEDICAL OFFICER,SECRETARY,HEALTH & FAMILY WELFARE DEPTT.,,DISTRICT FAMILY WELFARE OFFICER	GOVERNMENT PLEADER	CHAMPABEN BHIKHABHAI VANJARA,	MR DN PANDYA
7327	FA/3116/1997	08/12/2011	VALLABHDAS ODHAVJI LAKHANI,CHAMPABEN VALLABHDAS LAKHANI	MR AJ YAGNIK	SHIVSINH KHUMANSINH THAKOR,JAGDISH NARANBHAI GADHVI RESUME,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MS MEGHA JANI,MR ANAL S SHAH
7328	FA/3117/1997	17/03/2016	MUNICIPAL CORP.OF AHMEDABAD,	M/S RJ RAWAL ASSOC.	UNION OF INDIA,	MS ARCHANA U AMIN

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7329	FA/3118/1997	28/12/2011	KARSANBHAI SIDIBHAI,JASHUBEN KARSANBHAI, DECD. THROUGH HEIRS:,HARSHABEN KARSANBHAI,JAYESH KARSANBHAI,PARESH KARSANBHAI,DAXA KARSANBHAI,KARSAN SIDIBHAI	(MR SANDEEP N BHATT)	RAWATBHAI APABHAI VALA DELETEDAS PER COURT ORDER DT.26-12-11,CHANDRAKANT DOSHI & HASMUKH P.PAREKH,KESHAVLAL VASTABHAI PATEL,NEW INDIA ASSURANCE CO LTD,ORIENTAL FIRE & GENERAL INSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED BY DS,SERVED BY AFFIX(N),DELETED,MR RC JANI,MS PAURAMI B. SHETH,MS AVANI S MEHTA
7330	FA/3121/1997	08/12/2011	ORIENTAL INSURANCE CO LTD.,MAHOMADBHAI USMABHAI VORA,ALKA TRAVELS SERVICES	(MR HM BHAGAT),MR ARUN H MEHTA	AMARSINH KALUJI SOLANKI,FULIBA W/O AMASINH KAULJI	(MR MOHANBHAI DESAI)
7331	FA/3122/1997	26/11/2010	RD SHAH,INDUMATI SHAH,NEW INDIA ASSURANCE CO LTD.	MR RAJNI H MEHTA	MADHUBEN RAMESHCHANDRA SHAH,SURENDRANAGAR TABIBI RAHAT MANDAL,JAYESH ACHARYA,PRAFUL VYAS,MT NATHVANI	,(MR JD AJMERA),MR HD VASAVADA,MS MEGHA JANI
7332	FA/3135/1997	06/07/2018	CHANDRAPRABHU CO OP HOUSING SOCIETY LTD,	MR MJ PARIKH	AMBICA BUILDERS RAMESHBHAI ISHWARBHAI PATEL,	MR AB MUNSHI
7333	FA/3137/1997	20/10/2015	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	JOHRABIBI WD/O JIVEDKHAN SARVEKHAN PATHAN,AKBARKHAN JIVEKHAN PATHAN,MUKHTYARKHAN JIVEKHAN PATHAN,MAHEBUBKHAN JIVEKHAN PATHAN,YUSUFKHAN JIVEKHAN PATHAN THRO GUARDIAN,INAYATKHAN JIVEKHAN PATHAN THRO'GUARDIAN,ASHOKKUMAR SHIVASHANKAR PANDYA,DHOLKA NAGARPALIKA	NOTICE SERVED,DELETED,MR HM PARIKH
7334	FA/3146/1997	25/11/2010	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	GULSHANBE HASANALI KHOJA WD/O LATE HASANALI KHOJA,RAHIMBHAI HASANALI KHOJA,SAHNAZBEN HASANALI KHOJA,AMIDABEN HASANALI KHOJA,MINOR THRO'GULSHANBEN HASANALI KHOJA,ALTAJ HASANALI KHOJA,MINOR, THRO'GULSHANBEN HASANALI KHOJA,SHRI AASA NATHU HARIJAN,,SAMARA BAURA RABARI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7335	FA/3176/1997	06/03/2012	NABABHAI PARBATBHAI BHUTIYA,	MS SEJAL K MANDAVIA	LILADHAR CHAMADIA,NARAN PARSHOTTAM PANKHANIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR RR MARSHALL,MR DARSHAN M PARIKH
7336	FA/3182/1997	08/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	DEEP PRINTERS,	NOTICE SERVED,MR NK MAJMUDAR
7337	FA/3184/1997	21/04/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SUMANBEN GHANSHYAMBHAI CHANDUBHAI RANA,CHANDUBHAI PURSHOTTAMBHAI RANA,DHURIBEN CHANDUBHAI RANA,ANIL GHANSHYAMBHAI RANA,MELABHAI DHULABHAI DESAI	NOTICE SERVED,MR MTM HAKIM
7338	FA/3190/1997	09/12/2011	SABBIRHUSEN ISMAILJI PATEL,FATEMABEN SABBIRHUSEN PATEL, HEIRS OF DECD.TASLIMBEN PATEL	(MR SANDEEP N BHATT)	KESHAVLAL HARILAL JOSHI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
7339	FA/3192/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	INDIRABEN,WD/O BHARATKUMAR POPATLAL,PATEL POPATLAL CHHAGANLAL,PATEL MANEKBEN POPATLAL,RAJENDRAKUMAR,MINOR,THRO' PATEL POPATLAL CHHAGANLAL,SAMJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	NOTICE SERVED,MS LILU K BHAYA

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7340	FA/3193/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BALDEVBHAI BABALDAS MEVADA,MEVADA MUKUNDKUMAR BALDEVDAS,NILESHKUMAR BALDEVDAS,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADAVLAL AMBARAM PATEL	,NOTICE SERVED,(MR MOHANBHAI DESAI),MS LILU K BHAYA
7341	FA/3194/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RUKSANABANU,WD/O SALIMBHAI PIBUBHAI SHAIKH,GULABBEN,WD/O PIRUBHAI BACHUBHAI SHAIKH,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO.LTD,DILIPKUMAR MANILAL PATEL,MANILAL MADHAVLAL AMBARAM	NOTICE SERVED,NOTICE UNSERVED,MR JM BAROT,MS LILU K BHAYA
7342	FA/3195/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAYI ARVINDKUMAR GANPATRAM,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	NOTICE SERVED,RULE NOT RECD BACK,MS LILU K BHAYA
7343	FA/3196/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	RAM ADHAR SANCHIT RAM KORI,HEIRS OF DECD.SHIVLAL RAM ADHAR KORI,SAUBHAGYAVATIBEN,WD/O SHIVLAL RAMADHAR KORI,MAHENDRAKUMAR SHIVLAL KORI,BABABHAI SHIVLAL KORI,RAMAPAT RAMADHAR KORI,MUDRAVATI RAMADHAR KORI,SARVASKUMARI RAMADHAR KORI,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	,SERVED BY AFFIX. (R),MR JM BAROT,MS LILU K BHAYA,MR KAMLESH S KOTAI
7344	FA/3197/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJNIKANT BABULAL PATEL,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	NOTICE SERVED,MS LILU K BHAYA
7345	FA/3198/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BHURABHAI DHIRABHAI DESAI,SHANTABEN BHURABHAI DESAI,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	NOTICE SERVED,MS LILU K BHAYA
7346	FA/3199/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINCHANDRA BHOGILAL SHAH,RENUKABEN,W/O PRAVINCHANDRA BHOGILAL SHAH,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	,NOTICE SERVED,MS LILU K BHAYA
7347	FA/3200/1997	24/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DARAJI JAYESHKUMAR AMRUTLAL,DARAJI RAMESHBHAI AMRUTLAL,SAMAJI GOGAJI AAHIR,RAMAJI VASTABHAI AAHIR,NEW INDIA ASSURANCE CO LTD,MANILAL MADHAVLAL AMBARAM PATEL	NOTICE SERVED,MR JM BAROT,MS LILU K BHAYA
7348	FA/3227/1997	14/12/2011	MANAGER,ORIENTAL INSURANCE CO LTD,UNITED INDIA INSURANCE CO LTD	MR RC JANI,MS AMEE YAJNIK	ABDULREHMAN IBRAHIM VORA,HANIFABEN ABDULREHMAN VORA,SAJIDBHAI ABDULREHMAN VORA,VAHIDABEN ABDULREHMAN VORA,JAI GANESH TRANSPORT CO,MU MEMAN	NOTICE SERVED,MR BS PATEL,MR ALIHUSAIN SHAIKH
7349	FA/3247/1997	23/12/2011	MANSUKH JIVANBHAI TANK,	MR A R SHAIKH	JADAV RAJSHI VALA,GOVIND K VALA,NATIONAL INSURANCE CO	MS AVANI S MEHTA,MR ASHISH M DAGLI
7350	FA/3248/1997	25/07/2008	UNION OF INDIA,	MR RAVI KARNAVAT	PATEL HARJIBHAI MULJIBHAI,	NOTICE UNSERVED
7351	FA/3290/1997	08/08/2008	LILAVATI D/O KANTILAL SAKALCHAND MODI,	MR HARIN P RAVAL	GAUTAMLAL HARILAL MODI,	NOTICE UNSERVED,MR SA DESAI
7352	FA/3298/1997	02/12/2008	HARISHCHANDRA MORARJI VAGHELA,USHA HARISHCHANDRA VAGHELA THRO'HARISHCHANDRA M VAGHELA,MINOR HITESH HARISHCHANDRA VAGHELA,THRO'HARISHCHANDRA	MR ANSHIN H DESAI	MULJI BALJIBHAI,GSRTC,HIMANSHU JAYANTILAL BARAI	,MR DIPAN DESAI

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7353	FA/3299/1997	02/12/2008	KHODIDAS TAPUBHAI AJA,	MR ANSHIN H DESAI	MULJI BALJIBHAI,GSRTC,HIMANSHU JAYANTILAL BARAI	,MS KHYATI P HATHI,MR DIPAN DESAI
7354	FA/3301/1997	06/03/2012	SHILPABEN RAMESHCHANDRA PATEL,	MR HM PARIKH	KABHAIBHAI MALABHAI,DISTRICT SUPERINTENDENT OF POLICE,NEW INDIA INSURANCE CO LTD	GOVERNMENT PLEADER,NOTICE SERVED,MR VIBHUTI NANAVATI
7355	FA/3329/1997	31/01/2012	BHIKHABHAI HAJI ISMAILBHAI SHAIKH THRO.HIS LEGAL HEIRS,MARIYAMBEN BHIKHABHAI SHAIKH,ROSHANBEN BHIKHABHAI SHAIKH,HANIFBHAI BHIKHABHAI SHAIKH,SABHIR BHIKHABHAI SHAIKH,IQBALBHAI BHIKHABHAI SHAIKH,SHAHIRBHAI BHIKHABHAI SHAIKH,RUKHSHANABEN BHIKHABHAI SHAIKH,RAFIKBHAI BHIKHABHAI SHAIKH,RUBINABEN BHIKHABHAI SHAIKH,MOHSIN BHIKHABHAI SHAIKH,SHOIABBHAI BHIKHABHAI SHAIKH	MR PRASHANT G DESAI,MR RUTUL P DESAI	ISMAILBHAI PIRUSHA DIWAN,JAYANTILAL AMBALAL SHAH SINCE DECEASED THRO'HIS HEIRS.,LILABEN J.SHAH,GAURANG J.SHAH,JAYESH J.SHAH,UNITED INDIA INSURANCE CO LTD,RAMESHCHANDRA KANTILAL KACHIA PATEL,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R)
7356	FA/3337/1997	27/07/2018	BHARATKUMAR JAYANTILAL PARIKH,	MR UM SHASTRI	RAMANLAL MAGANLAL SHETH,CHAIRMAN,PANCHMAHAL DIST.MILK PRODUCERS CO.OP.SOC.LTD	NOTICE SERVED,MR HS MUNSHAW
7357	FA/3397/1997	30/11/2011	ORIENTAL INSURANCE CO.LTD.,HAJI ABDUL SALIM MADARI	MR KK NAIR	RABABEN RAYMALBHAI SOLANKI,MINOR RASHMIKABEN RAJANIKANT SOLANKI	NOTICE SERVED,MR BS PATEL
7358	FA/3400/1997	26/12/2011	DINESHKUMAR SHANTILAL PATEL,	MR HM PARIKH	RAMANBHAI SHANBHAI SODHAPARMAR,ARVINDBHAI PARSHOTTAMBHAI PATEL,NATIONAL INSURANCE CO LTD,RAMESHBHAI KHODABHAI PATEL,DINESHKUMAR SHANTILAL PATEL,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,(MR JD AJMERA),MS MEGHA JANI
7359	FA/3417/1997	09/04/2008	PRATIBHA CHETANKUMAR MEHTA,MINOR MALAY CHETANKUMAR MEHTA THRO'HIS MOTHER PRATIBHA MEHTA,PURSHOTTAM CHATRABHUJ MEHTA,VIMLA PURSHOTTAMDAS MEHTA	THAKKAR AND PAHWA ADVOCATES	MANGALSINH RANA (DELETED),FRIENDS & FRIENDS CO,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED,MS AVANI S MEHTA
7360	FA/3418/1997	20/04/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ANITABEN,WD/O NALINKUMAR MANUBHAI SHAH,ARCHES NALINKUMAR SHAH(MINOR) THRO'ANITABEN,KHUSHALI NALINKUMAR SHAH-MINORTHRO'ANITABEN,ABDULHAKIM ALLARAKHA SHAIKH,CHANDRAKANTBHAI RAMPRASAD PARDESHI,MANUBHAI MANEKLAL SHAH,PRABHABEN MANUBHAI SHAH	NOTICE SERVED,NOTICE UNSERVED,MR SANDIP C SHAH,MR DIPAK R DAVE
7361	FA/3420/1997	28/12/2011	GODABHAI VAGHABHAI AYAR,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	HEMLATABEN RASIKLAL SONI,KALPANA RASIKLAL SONI,BABUBHAI BHURABHAI AYAR	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7362	FA/3421/1997	28/12/2011	GODABHAI VAGHABHAI AYAR,ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	JAYANTILAL MURJI GOR ,F/O LATEANAND JAYANTILAL GOR,NIRMALABEN JAYANTILAL GOR,M/O LATE ANAND J GOR,JIGNA JAYANTILAL GOR,SISTER/O LATE ANAND JAYANTILAL GOR,SILPABEN JAYANTILAL GOR, SISTER/O LATE ANAND J GOR,BABUBHAI BHURABHAI AYAR	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7363	FA/3481/1997	27/12/2011	DAMJI JETHA (DECD.THRO.HEIRS),JETHA MEGHA CHAVDA,RUDIBAI JETHA CHAVDA	(MR BJ JADEJA),MR HM JADEJA	MAKANJI SHAMJI DABHI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARDIK C RAWAL
7364	FA/3519/1997	01/07/2014	GHANSHYAMBHAI CHUNILAL DANI,INDUBEN GHANSHYAMBHAI DANI	MR TRILOK J PATEL	RAYBHANSINH SABURSINH BARAIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7365	FA/3573/1997	20/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	PARVATIBEN GORDHANBHAI PATEL,MAHESHKUMAR GORDHANBHAI PATEL,RANJANABEN GORDHANBHAI PATEL,VIPULKUMAR GORDHANBHAI PATEL,MANJI NATHABHAI PATEL (DELETEDAS EXPIRED PENDING PETITION),KADUBEN MANJIBHAI PATEL,DRIVER HASMUKH BABUBHAI VACHHANI,LABHKUNVARBEN BHAGWANJI SHAH	NOTICE SERVED,MR HARESH N JOSHI
7366	FA/3587/1997	23/12/2011	AKYUBKHA KALEKHAN PATHAN,	MR HM PARIKH	SAMSUDDIN KHERUDDIN BARODIYA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MS AVANI S MEHTA
7367	FA/3591/1997	18/01/2012	JAGUBHAI SOMABHAI MACHHI,	(MR JD AJMERA)	SALIMSHA DAUSSHA DIWAN,SARVARBAIG AMUBAIG MIRZA,NEW INDIA INSURANCE CO LTD	,MR VASANTS SHAH,MR SUNIT S SHAH
7368	FA/3593/1997	23/04/2012	LILABEN MANUBHAI,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	SHARDABEN ISHVARBHAI,MINOR PRAKASH ISHVARBHAI,MINOR ARUN ISHVARBHAI,MINOR DHARMENDRA ISHVARBHAI,RADHABEN ISHVARBHAI SINCE DECESED HER HEIRS,CHAMPABEN PANCHABHAI,PRABHUDAS PREMJIBHAI,HIRABEN DEVJIBHAI,MAGANBHAI PREMJIBHAI,SAVITABEN KANJIBHAI,LAXMANBHAI PREMJIBHAI,CANDUBHAI PREMJIBHAI NEAR GOVINDJI CHALI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR. JAY M THAKKAR
7369	FA/3598/1997	10/01/2012	LEGAL HEIRS OF DECD.DILIP PARSOTAMBHAI,PARSOTAM MOTIBHAI MARU,SHANTABEN PARSOTAMBHAI MARU,HANSABEN DILIPKUMAR,PAYAL DILIPKUMAR MARU	(MR BD KARIA),MR RR TRIVEDI	HAMIRBHAI LAKHABHAI,LALJI KANJI BADRECHHA,ORIENTAL INSURANCE CO LTD,HANSABEN DILIPKUMAR TRANSPOSED AS APP.NO.3.,PAYAL DILIPKUMAR TRANSPOSED AS APP.NO.4.	,NOTICE SERVED,SERVED BY AFFIX(N),MS KB NAIR
7370	FA/3607/1997	26/12/2011	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VAHID JUSAB,RAFID HUSSAIN MEHMUDMIYA,SALIMBHAI ISMANBHAI	,NOTICE UNSERVED,THAKKAR AND PAHWA ADVOCATES
7371	FA/3759/1997	23/11/2011	MAGANLAL SUKHLAL SHAH,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	GITABA PRAVINSINH CHUDASAMA,SHAKTISINH PRAVINSINH CHUDASAMA,BALVANTSINH KASALSINH CHUDASAMA,NANDKUNVERBA BALVANTSINH CHUDASAMA,DAYABHAI HARIBHAI THAKORE	UNSERVED EXPIRED (R),MR HD VASAVADA
7372	FA/3850/1997	16/03/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	KETANKUMAR BALVANTBHAI BAROT,NILESH BALVANTBHAI BAROT,THRO'HIS GURADIAN KETANKUMAR BAROT,MANISHABEN BALVANTBHAI BAROT, THRO'KETANKUMAR B BAROT,OZA TRIBHOVANDAS JOGESHWAR- PRASAD,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR VASANTS SHAH,(MR NIGAM R SHUKLA)
7373	FA/3851/1997	18/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	TUKARAM MADAN PATIL,KANTILAL SHIVLAL SHAH,STATE OF GUJARAT	GOVERNMENT PLEADER,SERVED BY RPAD (N),RULE NOT RECD BACK,MR RAHUL K PANDYA
7374	FA/3852/1997	18/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KRUSHNABEN DHIRAJLAL JANI,DIVIYANIBEN SURESHKUMAR JANI,VARSALI SURESHKUMAR JANI,BABY SURESHKUMAR JANI,KANTILAL SHIVLAL SHAH,STATE OF GUJARAT	GOVERNMENT PLEADER,MS RUKHSANA M PATHAN,MS LAXMI C NAINANI
7375	FA/3856/1997	28/02/2012	PURABEN WD/O PREMABHAI AMRABHAI PATEL,BHIKHIBEN D/O PREMABHAI AMRABHAI PATEL,ISHWARBHAI PREMABHAI PATEL,MAHADEVBHAI PREMABHAI PATEL,RATUBEN WD/O AMRABHAI MEGHRAJ BHAI PATEL	(MR MOHANBHAI DESAI)	LALJIBHAI TEJAJI BAROT,MANSUKHBHAI MANILAL PARMAR,ORIENTAL INSURANCE CO LTD	MR MB FAROOQUI,MR SHASHIKANT S GADE

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7376	FA/3891/1997	23/12/2011	MINOR TAUFIKBHAI ABDULBHAI MANSURI,MINOR YASMINA ABDULBHAI MANSURI,SAKINABANU W/O ABDULBHAI SULEMANBHAI MANSURI,ABDULBHAI SULEMANBHAI MANSURI	MR AV PRAJAPATI	MUKTILAL PRABHURAM SHARMA,RAFIKABHAI ABDULBAHI MANSURI,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,DELETED,(MR MAULIK J SHELAT)
7377	FA/3895/1997	04/08/2008	BHURABHAI DHIRABHAI DESAI,	MR SUNIL G SHAH,MR ANKIT SHAH	MANILAL MADHAVLAL AMBARAM PATEL,DELETED,UNITED INDIA INSURANE CO TLD,RAMAVTAR BOKHATARA,DELETED	
7378	FA/3898/1997	29/09/2009	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	HIRA @ VIRA HAJA IYER,DALJITSINH DULARAMSINH,JADAVJI MEGHJI VORA,KARSAN RAVJI SATHVARA,NEW INDIA INSURANCE CO.LTD.	,MS LILU K BHAYA
7379	FA/3899/1997	29/09/2009	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	PURABAI JAKHUBHAI WD/O JAKHU PUNJA AYAR,MINOR SHAMJI JAKHUBHAI,MINOR BHACHIBEN JAKHUBHAI AYAR,MINOR SHAMBHU JAKHUBHAI AYAR,MINOR HIRA JAKHUBHAI AYAR,VIRA HAJA AYAR,KARSAN RAVJI SATHWARA,NEW INDIA ASSURANCE CO.LTD.,DALJITSINGH DULARSINGH,JADAVJI MEGHJI VORA	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,(MR SANDEEP N BHATT),MS LILU K BHAYA
7380	FA/3900/1997	11/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	VISHNUBHAI DAHYABHAI PATEL DECD.THRO.HEIRS,SAVITABEN VISHNUBHAI,SURESHKUMAR VISHNUBHAI,JANAKKUMAR VISHNUBHAI,MUKESHKUMAR VISHNUBHAI,RAMANBHAI DAHYABHAI PATEL,MANUBHAI DAHYABHAI PATEL,RAJUBHAI DAHYABHAI PATEL,DINUBHAI DAHYABHAI PTEL,VIKRAMBHAI DAHYABHAI PATEL,MANGUBEN WD/O DAHYABHAI BHULABHAI,SECOND SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR GM AMIN
7381	FA/3901/1997	11/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	KANUBHAI JUGABHAI,DAHIBEN JUGABHAI,DIED,THRO'HER HEIR,KANUBHAI JUGABHAI,SECOND SPECIAL LAND ACQUISION OFFICER	,GOVERNMENT PLEADER,MR MG AMIN
7382	FA/3902/1997	11/05/2018	GSRTC,	MR GM JOSHI	DECEASED BECHARBHAI ADARBHAI,SHAKARABHAI ADARBHAI,DIED,THROHIS HEIR,SATISHBHAI,KANTABEN WD/O BHALABHAI ADARBHAI,KANAIYALAL BHALABHAI,BAKULBHAI BHALABHAI,SURESHBHAI BHALAHBAI,BIPINBHAI BHALALBHAI,MINABEN BHALABHAI,PANKAJBHAI BHALABHAI,SECOND SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR MG AMIN
7383	FA/3903/1997	11/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	BHALABHAI ADARBHAI (DECD.THRO HEIRS),KANAIYALAL BHALABHAI,BAKULBHAI BHALABHAI,SURESHBHAI BHALABHAI,BIPINBHAI BHALABHAI,MINABEN (THRO. GUARDIAN KANTABEN,PANKAJ (THRO. GUARDIAN KANTABEN),RAMBHAI DAHYABHAI PATEL DIED DURING THE PENDANCY OF LRC,AMBALAL DAHYABHAI PATEL,BECHARBHAI ADARBHAI,SHAKERABHAI ADARBHAI,KANTABEN WD/O BHALABHAI ADARBHAI,ARVINDBHAI RAMBHAI,KANUBHAI RAMBHAI,ASHOKKUMAR RAMBHAI,KANTABEN WD/O RAMBHAI,THE 2ND SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR MG AMIN
7384	FA/3904/1997	11/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	MAGANBHAI @ FULABHAI BAKORBHAI,RAMESHBHAI FULABHAI,NAIMESHBHAI FULABHAI,SHAILESHBHAI FULABHAI,KAMLABEN WD/O FULABHAI BAKORBHAI,2ND SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR MG AMIN

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7385	FA/3905/1997	11/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	PARSHOTAMBHAI BHAGABHAI PATEL,BHAGABHAI D PATEL,SURAJBEN BHAGABHAI,RAMABHAI DAHYABHAI,DIED,THRO'HIS HEIR,KANUBHAI RAMBHAI,ASHOKKUMAR RAMBHAI,KANTABEN WD/O RAMABHAI DAHYABHAI,AMBALAL DAHYABHAI,KANUBHAI JUGABHAI,2ND SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR MG AMIN
7386	FA/3906/1997	11/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	MANUBHAI GHORIBHAI PATEL,2ND SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR GM JOSHI
7387	FA/3907/1997	06/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KARSHANBHAI MATHURBHAI DECD. THRO'HEIRS MINABEN KARSHANBHAI,MINABEN KARSHANBHAI,MUKESH KARSHANBHAI,MAMTABEN KARSHANBHAI,MATHURBHAI SHYAMSINH,SAMJUBEN MATHRUBHAI,SHAILENDRASINH GAMBHIRSINH JADEJA,VANRAJSINH GAMBHIRSINH JADEJA	,NOTICE SERVED,SERVED BY AFFIX. (R),MR YN RAVANI
7388	FA/3908/1997	10/08/2011	KUNGUMAL CHAINMAL GOPLANI,	MR BHARAT JANI	AMITABEN VISHNUMAL,MINABEN VISHNUMAL,MANU VISHNUMAL	MR AMAR N BHATT
7389	FA/3910/1997	02/12/2011	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	KUNVARBEN KARSAN MARAND,W/O LATE KARSAN RAMJI MARAND,MASTER DINESH KARSAN MARAND, S/O LATE KARSAN RAMJI MARAND,MASTER RAMESH KARSAN MARAND, S/O LATE KARSAN RAMJI MARAND,MASTER VALJI KARSAN MARAND, S/O LATE KARSAN RAMJI MARAND,RAMJI BIJAL MARAND,F/O LATE KARSAN RAMJI MARAND,SURESH M AYAR	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7390	FA/4006/1997	10/08/2018	INDIAN BANK,	MR NR PARIKH,MR DHARMESH V SHAH	WESTERN CHEMICALS,GIRISH NATVERLAL PATEL,RAMESH RATILAL DIWAN,RASHMIKABEN S DALAL,AKSHAY S DALAL	NOTICE SERVED,NOTICE UNSERVED,MR JC VYAS
7391	FA/4009/1997	04/08/2008	GEB,	MR HS MUNSHAW,MS RV ACHARYA	VALLABHBHAI JIVABHAI PATEL,	MR AMAR D MITHANI
7392	FA/4010/1997	09/12/2011	VANITABEN BALVANTBHAI PATEL,MINOR SHRIKANT BALVANTBHAI PATEL,MINOR RINKUBEN BALVANTBHAI PATEL,SHANKARBHAI NAROTTAMBHAI PATEL,MANGIBEN SHANKARBHAI PATEL	MR CG MEHTA	ROHIDAS DATTUBHAI PATIL,SC KATARIA,NEW INDIA ASSURANCE CO.LTD.	NOTICE UNSERVED,MR SANDIP C SHAH,MR KB GOKHALE
7393	FA/4013/1997	10/07/2008	CHIEF SECRETARY,SUPERINTENDENT,MALINIBEN R DESAI	GOVERNMENT PLEADER	PRABHASINH NANBHA JADEJA,MAHIPATSINH PRABHATSINH,DASUBA PRABHATSINH,PARSHANBA PRABHATSINH,VANRAJSINH PRABHATSINH	,MR UM SHASTRI
7394	FA/4019/1997	21/12/2011	JAMNAGAR TRANSPORT COMPANY,	MR JC VYAS	GUJARAT COOPERATIVE OIL SEEDS OWNERS' FEDERATION LTD.,	NANAVATI ASSOCIATES
7395	FA/4020/1997	09/12/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHABUTMAL BHALAJ RAVAL,PARUBEN BHABHUTMAL RAVAL,VIMLADEVI WD/O BHABHUTMAL RAVAL,MINOR SUMITRA BHANVARLAL THRO'GUARDIAN VIMLADEVI B RAVAL,MUSTAFMIYA ABDULMIYA SHAIKH	MR SANDIP C SHAH
7396	FA/4028/1997	30/11/2018	ANVARBHAI CHHOTUBHAI MIR,	MR SHAKEEL A QURESHI	INDIAN BANK,DOUDBHAI CHHOTUBHAI MIR,MURADBHAI CHHOTUBHAI MIR	SERVED BY AFFIX(N),MR NR PARIKH,MR DHARMESH V SHAH

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7397	FA/4030/1997	15/09/2010	MOMIN HAJI ABDULGANI DECD.THROUGH THE LRS,RASULBIBI ABDULGANI WD/O MOMINHAJI ABDULGANI,ABDULRAHIM ABDULGANI BHAGAT (SON),ABDULRASID ABDULGANI BHAGAT (SON),KUBRABIBI ABDULGANI BHAGAT (DAUGHTER),AMINABIBI ABDULGANI BHAGAT (DAUGHTER),JENABIBI ABDULGANI BHAGAT (DAUGHTER),JAMILABIBI ABDULGANI BHAGAT (DAUGHTER),MOHMADYAKUB ABDULGANI BHAGAT (SON),JEBUNNISA ABDULGANI BHAGAT (DAUGHTER)	M/S.VYAS ASSOCIATES,MR DEEP D VYAS	MAKSUDMIYA MEHMUDMIYA PARMAR,JAHIDMIYA MEHMUDMIYA PARMAR,GULAMRASUL USMANMIYA GHANCHI,GULAM MAYODDIN USMANBHAI GHANCHI	NOTICE SERVED BY DS,MR UI VYAS
7398	FA/4031/1997	10/07/2008	INDIAN BOOT HOUSE,	MR AR MAJMUDAR	GEB,	(MR A J DESAI)
7399	FA/4190/1997	26/12/2011	SONAL HIMATLAL DOSHI,	MR KH BAXI	KARSANJI SARDARJI,KANTIBHAI CHHAGANDAS PATEL,UNITED INDIA INSURANCE CO LTD,MOHANBHAI MAGANBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,MRS VASAVDATTA BHATT,MR VIBHUTI NANAVATI,MS SONAL D VYAS
7400	FA/4191/1997	26/12/2011	PREMILABEN HIMATLAL DOSHI,	MR KH BAXI	KARSANJI SARDARJI,KANTIBHAI CHHAGANDAS PATEL,UNITED INDIA INSURANCE CO LTD,MOHANBHAI MAGANBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR VIBHUTI NANAVATI,MS SONAL D VYAS
7401	FA/4192/1997	26/12/2011	URVISH HIMATLAL DOSHI,	MR KH BAXI	KARSANJI SARDARJI,KANTIBHAI CHHAGANDAS PATEL,UNITED INDIA INSURANCE CO LTD,MOHANBHAI MAGANBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR VIBHUTI NANAVATI,MS SONAL D VYAS
7402	FA/4193/1997	26/12/2011	CHAITANYA HIMATLAL DOSHI,	MR KH BAXI	KARSANJI SARDARJI,KANTIBHAI CHHAGANDAS PATEL,UNITED INDIA INSURANCE CO LTD,MOHANBHAI MAGANBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR VIBHUTI NANAVATI,MS SONAL D VYAS
7403	FA/4194/1997	22/12/2009	GEB NOW GUJARAT ENERGY TRANSMISSION CORPRN.CO.LTD,	MR SP HASURKAR	LILUBEN WD/O VIRAMBHAI BHIKHABHAI,MINOR SANJAY VIRAMBHAI DESAI,MINOR PUNKAJ VIRAMBHAI DESAI,MINOR VIRAL VIRAMBHAI DESAI,AHMEDABAD ELECTRICITY CO.LTD.,	M/S NJ MEHTA ASSO.,MR KB PUJARA

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7404	FA/4328/1997	28/03/2008	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	BHANUBEN WD/O BALDEVBHAI RAIJIBHAI,MINOR GOPALBHAI BALDEVBHAI,MINOR VISHNUBHAI BALDEVBHAI,MINOR MUKESHKUMAR BALDEVBHAI,MINOR REKHABEN BALDEVBHAI,JIVIBEN WD/O RAIJIBHAI AJABHAI,RANJITSINGH BABUBHAI,BUDHALAL FAKIRCHAND,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR DK DESAI,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR BN RAVAL,MS LILU K BHAYA
7405	FA/4329/1997	02/12/2010	MOHAMMAD ISAQUE USMANGANI SHAIKH,	MR AV PRAJAPATI	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,AHMEDABAD MUNICIPAL TRANSPORT CORPORATION	RULE SERVED
7406	FA/4330/1997	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	PREMJIBHAI BHAVANBHAI KOLI DECD THRO'HEIRS SHARDABEN & 5,SHARDABEN PREMJIBHAI,MINOR MUKESH PREMJIBHAI,MINOR BABY KOMAL PREMJIBHAI,MINOR KIRAN PREMJIBHAI,MINOR PARUL PREMJIBHAI,MINOR JAGDISH PREMJIBHAI,BHAVANBHAI CHHAGANBHAI,SAMRATBEN BHAVANBHAI,VITTHALBHAI BHURABHAI KOLI,VASHRAMBHAI AMARSHIBHAI PATEL	,NOTICE SERVED,MR CB KAUSHAL
7407	FA/4333/1997	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	NANJIBHAI RAMJIBHAI DECD.THRO'HEIRS GANGABEN RAMJIBHAI & 2,GANGABEN RAMJIBHAI,MINOR MAVJI NANJIBHAI,MINOR DEVJI NANJIBHAI,VITTHALBHAI BHURABHAI KOLI,VASHRAMBHAI AMARSHIBHAI PATEL	,NOTICE SERVED,MR CB KAUSHAL
7408	FA/4334/1997	03/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	MOTIBEN AMBABHAI SATWARA,CHANDUBHAI AMBABHAI SATWARA,JYOTSNABEN AMBABHAI SATWARA,MULJIBHAI NATHABHAI SATWARA,JETHIBEN NATHABHAI PARMAR,VIRUBEN AMBABHAI PARMAR	RULE SERVED
7409	FA/4335/1997	09/12/2010	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	MANJULABEN BATUKBHAI WAGHELA,ASHWIN BATUKBHAI WAGHELA,MOHANBHAI CHAKUBHAI PARMAR	NOTICE SERVED,MR RK MISHRA
7410	FA/4416/1997	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	DHOHABHAI RAVJIBHAI KOLI DECD.THRO'HEIRS SAVUBEN DHOHABHAI,SAVUBEN DHOHABHAI,VIRJIBHAI DHOHABHAI,MINOR BHUPAT DHOHABHAI,MINOR REKHABEN DHOHABHAI,VITTHALBHAI BHURABHAI KOLI,VASHRAMBHAI AMARSHIBHAI PATEL	,NOTICE SERVED,MR CB KAUSHAL,MR DIVYESH SEJPAL
7411	FA/4417/1997	02/02/2012	HEIRS OF DECD.DEVSHIBHAI CHHAGANBHAI,KUJIBEN DEVSHIBHAI,HAMIRBHAI DEVSHIBHAI,BECHARBHAI DEVSHIBHAI	(MR MB GANDHI)	SAJAN UKABHAI MER,SHASHIKANT MANSHIBHAI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MS AVANI S MEHTA,MR SHALIN N MEHTA
7412	FA/4423/1997	26/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SUMITRABEN D PADHIYAR,MINOR MELA D PADHIYAR,MINOR LAKHU D PADHIYAR,JABALBHAI ISHWARBHAI SUMARA	NOTICE UNSERVED,MR TAMIM ANSARI
7413	FA/4433/1997	11/04/2012	JAYESH NAGINDAS SHAH,	MR SANDIP C SHAH	RAJNIKANT AMULAKHRAY,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,RULE SERVED BY DS
7414	FA/4434/1997	11/04/2012	RASHMIBEN JAYESHBHAI SHAH,	MR SANDIP C SHAH	RAJNIKANT AMULAKHRAY,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,JAYESHBHAI NAGINDAS SHAH,K JITENDRAKUMAR & COMPANY,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE SERVED BY DS,MR SHASHIKANT S GADE
7415	FA/4454/1997	09/12/2011	SHRAVANBHAI MOTIRAM BHIL KOLI,JAMNABEN SHRAVANBHAI SONIWALA BHIL KOLI	MR MTM HAKIM	PREMJIBHAI BHIKHABHAI RATHOD,ICC CO.,ORIENTAL INSURANCE CO.LTD.,INDIAN CONSTRUCTION CO.,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR AJAY R MEHTA,MR KK NAIR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7416	FA/4460/1997	27/11/2008	GSRTC,	MR YOGESH S LAKHANI	RAMA KARMAN RABARI DECD. THRO'HEIRS JIVTHIBAI RAMA RABARI,JIVTHIBAI RAMA RABARI,JETUBAI RAMA RABARI,BAGHUBHAI RAMA RABARI,DHIRAJLAL DEVJI BRAHMAN,RANJITSINH MANSINH JADEJA,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR HASMUKH THAKKER)
7417	FA/4463/1997	11/03/2010	GSRTC,	MR RITURAJ M MEENA	MANUBHAI CHHAGANBHAI PARMAR,BABUBHAI JAYESHBHAI CHOUDHARY	,NOTICE SERVED
7418	FA/4468/1997	25/04/2017	KAKARPAR ATOMIC POWER PROJECT,	(MR JD AJMERA)	SOMABHAI MULJIBHAI CHAUDHARI,	MR AK CLERK
7419	FA/4490/1997	02/05/2008	PURUSHOTTAM BHASKARBHAI HARDIKAR,	(MR VC DESAI)	RANJANA W/O PURUSHOTTAM B HARDIKAR D/O SB PENDARKAR,	MR BS PATEL,MRS RANJAN B PATEL
7420	FA/4492/1997	18/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MOHAMMADKASAM ABDULKARIM DADU,ARJANBHAI LAKHUBHAI BHEDA,PARVATIBEN DHARAMSINHBHAI PARBATANI,RAOJIBHAI DHARAMSI PARABTANI,NEW INDIA ASSURANCE CO.LTD.,MOHAMMADBIB GAFURBHAI TADHA	,NOTICE SERVED,MR BHARAT JANI,MR AJAY R MEHTA,MR BP DALAL,MR R.K.MANSURI
7421	FA/4496/1997	23/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANJIBHAI DEVJIBAH KOLI DECD. THRO'HEIRS LABHUBEN MANJIBHAI,LABHUBEN MANJIBHAI,SANJAY MANJIBHAI,DEVJIBHAI JADAVBHAI,SAMJUBEN DEVJIBHAI,VIJAY MANJIBHAI,GAMBHIRSINH HEMANTSINH ZALA,SARDAR BALDEVSINH JALORSINH BHAMRA	,NOTICE SERVED,RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
7422	FA/4497/1997	23/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MADHABHAI NANJIBAHI DECD.THRO'HEIRS CHAMPABEN MADHABHAI,CHAMPABEN MADHABHAI,SHAMBHUBHAI MADHABHAI,JAYESH MADHABHAI,TINU MADHABHAI,BABY MADHABHAI,GAMBHIRSINH HEMANTSINH ZALA,SARDAR BALDEVSINH JALORSINH BHAMRA	,NOTICE SERVED,NOTICE UNSERVED,RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
7423	FA/4501/1997	13/03/2012	MADHUBEN WD/O JESINGBHAI SHANABHAI PADHIYAR,MINOR LAXMIBEN JESINGBHAI PADHIYAR,MINOR TINIBEN JESINGBHAI PADHIYAR	(MR NALIN K THAKKER)	SHANABHAI RANCHCHOBHAI SOLANKI,DAHYABHAI MANGALBHAI PATEL DECD.THRO'HEIRS RAMESHBHAI,RAMESHBHAI DAHYABHAI PATEL,HASMUKHBHAI DAHYABHAI PATEL,NEW INDIA ASSURANCE CO.LTD. DELETED,SHANABHAI SHANKERBHAI PADHIYARDELETED,ORIENTAL INSURANCE CO.LTD.	,NOTICE NOT RECD BACK,(MR BP MUNSHI),(MS NIRALI B MUNSHI),MS KARUNA V RAHEVAR
7424	FA/4514/1997	16/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	KAILASBAHEN WD/O VIPINBHAI RAMDASBHAI BHIL,RAMDASBHAI RATANBHAI BHIL,DHANIBAHEN RAMDASBHAI BHIL,BACHUBHAI RAMDASBHAI BHIL (MINOR),REKHABAHEN RAMDASBHAI BHIL (MINOR),RAJUBHAI RAMDASBHAI BHIL (MINOR),BABUBHAI KANJIBHAI MAKWANA,TULSIBHAI MAVJIBHAI MAKWANA	NOTICE SERVED,MR NILESH A PANDYA
7425	FA/4518/1997	23/11/2018	GUJARAT SMALL INDUSTRIES CORP.LTD,	NOTICE SERVED	UNION OF INDIA,	MR UM SHASTRI,MR RAVI KARNAVAT
7426	FA/4521/1997	02/12/2011	BHAMBHI BHIKHABHAI DHANABHAI,	MR JV JAPEE	RAMESHBHAI DEVCHANDBHAI PATEL,BHAGWANDAS DEVCHANDBHAI PATEL,NEW INDIA INSURANCE CO LTD	
7427	FA/4530/1997	11/09/2008	GSRTC,	MR HS MUNSHAW	MAGDUBEN DAULATSINH RAJPUT,MINOR BALVEERSINH DAULATSINH RAJPUT,MINOR KHUSHALSINH DAULATSINH RAJPUT,TEJSINH BHILSINH RAJPUT,RATILAL MADHAVLAL PATEL	NOTICE SERVED,SERVED BY AFFIX(N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7428	FA/4563/1997	19/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	SHANKABEN KALAJI MOHANJI RATHOD,LALABHAI KALABHAI RATHOD(MINOR,CHINUBHAI RAMABHAI PATEL	MR JV JAPEE,MR JN JADEJA,MR RN JADEJA
7429	FA/4569/1997	01/10/2015	ARUNABEN YOGESHKUMAR SHAH,	NOTICE SERVED	MANSINGH CHOTELALSINGH THAKUR,PRAHLADSINGH MAHIPATSINGH JADEJA,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED
7430	FA/4574/1997	02/05/2012	MANGALBHAI DHANJIBHAI ROHIT,	MR MTM HAKIM	NATUSHA BHIKHUSHA DIVAN,NARANBHAI PRAGJIBHAI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX. (R)
7431	FA/4575/1997	11/04/2011	HARIJAN DUDABHAI BHANABHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7432	FA/4576/1997	11/04/2011	HARIJAN REVABHAI VALABHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7433	FA/4577/1997	11/04/2011	HARIJAN LAGHARBHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER
7434	FA/4578/1997	11/04/2011	HARIJAN HARIBHAI RAGHUBHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7435	FA/4579/1997	11/04/2011	HARIJAN BIJALBHAI HARIBHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ DFFASFASDFSDA,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7436	FA/4580/1997	11/04/2011	HEIRS OF DECD.HARIJAN GANDABHAI VALABHAI,VAKHATBEN GANDABHAI,AMRUTBHAI GANDABHAI,PITAMBAR GANDABHAI	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7437	FA/4581/1997	11/04/2011	HARIBHAI JAGABHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7438	FA/4582/1997	11/04/2011	HEIRS OF DECD.HARIJAN RAMABHAIKARSANBHAI,GOVINDBHAI RAMABHAI,MOTIBHAI RAMABHAI,MITHABHAI RAMABHAI,HARIBEN RAMABHAI,KAMUBEN RAMABHAI,DEVUBEN RAMABHAI THEIR POWER OF ATTON.GOVINDBHAI RAMABHAI	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7439	FA/4583/1997	11/04/2011	HEIRS OF DECD.HARIJAN HAJABHAIMAGHABHAI,BHOJABHAI HAJABHAI,RATANBEN HAJABHAI,HIRABEN HAJABHAI	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7440	FA/4584/1997	11/04/2011	HEIRS OF DECD.HARIJAN DANABHAIKHIKHABHAI,JIVANBHAI DANABHAI,BALUBEN DANABHAI,REVJIBHAI DANABHAI,KANKUBEN DANABHAI,PREMBEN DANABHAI	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7441	FA/4585/1997	11/04/2011	HARIJAN BHAVANBHAI JAGABHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7442	FA/4586/1997	11/04/2011	HEIRS OF DECD.KESHAVDAS TRIKAMJI,PREMDAS KESHAVDASH,DAYARAM KESHAVDAS,HARIBHAI KESHAVDAS,JIVUBEN KESHAVDAS,CHAMPABEN KESHAVDAS,DEVUBEN KESHAVDAS	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7443	FA/4587/1997	11/04/2011	HEIRS OF DECD.HARIJAN PARMABHAI KHIMABHAI,JADIBEN PARMABHAI,UKABHAI PARMABHAI,RAJABHAI PARMABHAI,GALABHAI PARMABHAI,DEVJIBHAI PARMABHAI,MOTIBHAI PARMABHAI,NATHIBEN PARMABHAI	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7444	FA/4588/1997	11/04/2011	HEIRS OF DECD.BHAGWANDAS TRIKAMDASH,VALIBEN BHAGWANDASH	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW

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7445	FA/4589/1997	11/04/2011	HARIJAN DUDABHAI TALSHIBHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7446	FA/4590/1997	11/04/2011	JETHABHAI DEVABHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7447	FA/4591/1997	11/04/2011	HARIJAN CHATURBHAI KHIMABHAI,	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7448	FA/4592/1997	11/04/2011	HEIRS OF DECD.HARIJAN DALABHAIBHANABHAI,GANGABEN DALABHAI,CHATURBHAI DALABHAI,DEVJBIHAI DALABHAI,MOHANBHAI DALABHAI,SANTUBEN DALABHAI,NANDUBEN DALABHAI,NANUBEN DALABHAI,RAMBHABEN DALABHAI	MR SATYEN B RAWAL	STATE OF GUJARAT,DY.COLLOECTOR & SPL.LAQ OFFICER,EXECUTIVE ENGINEER (IRRIGATION	GOVERNMENT PLEADER,MR HS MUNSHAW
7449	FA/4593/1997	17/01/2012	NARSINHBHAI SOMABHAI PATEL,	MR HM PARIKH	GULAM MOHMED SULEMAN,PUNABHAI MATHURBHAI RATHOD,SIKANDARBHAI UMARBHAI PANCHIYA,SIDIKBHAI IBRAHIMBHAI,PARSHOTTAMBHAI JADAVBHAI PATELDECD.THRO' HEIR SHIVABHAI,REVABHAI @ RAJESHBHAI PARSHOTTAMBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.	,NOTICE SERVED,SERVED BY RPAD (R),(MR MAULIK J SHELAT)
7450	FA/4594/1997	07/02/2012	NAZIRMOHMED CHHADUMIYA MALEK,SHAKINABIBI NAZIRMOHMED MALEK	MR HM PARIKH	NATIONAL INSURANCE CO.LTD.,BIPINBHAI NARANBAHI PATEL,ORIENTAL INSURANCE CO.LTD.,AZIZMOHMED NAZIRMIYA MALEK	NOTICE SERVED,RULE UNSERVED,MR HARIT J BHATT,MS AVANI S MEHTA
7451	FA/4595/1997	01/12/2011	KAMUBEN WD/O ODHAVJI GOVINDBHAI PATEL,GANAPATBHAI ODHAVJIBHAI PATEL,CHANDUBHAI ODHAVJIBHAI PATEL,JAYANTIBHAI ODHAVJIBHAI PATEL,DINESHBHAI ODHAVJIBHAI PATEL,GAURIBEN W/O NANJIBAHI	MR BHARAT JANI	BABUBHAI KESARBHAI PRAJAPATI,DHANJIBHAI VALJIBHAI PRAJAPATI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,(MR JD AJMERA),MR MRUGEN K PUROHIT
7452	FA/4607/1997	24/01/2012	PARAG SHANTILAL SANCHETI DECD.THRO'HEIRS SHANTILAL SANCHETI,SHANTILAL MANEKLAL SANCHETI,KAMLABEN SHANTILAL SANCHETI	LAW VERDICT,MS ANUSHREE KAPADIA,MS HETVI H SANCHETI	HEMANT PARASHRAM TAVEKAR C/O.NAVBHARAT TRAVELS, GANESH,BHAVANI TRAVEL SERVICE C/O.NAVBHARAT TRAVELS,GANESH,NEW INDIA ASSURANCE CO.LTD.,PANDURANG SHIVRAM KENDE,BABURAO MAVASKAR BHASKAR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,DELETED,RULE SERVED,MR HEMANT S SHAH
7453	FA/4609/1997	18/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	DIVABEN LALABHAI PATEL,SATISHKUMAR LALAHAI,LAVJIBAHI RAMJIBAHI PATEL,GANGABEN LAVJIBAHI PATEL,ISHWARBHAI MAVJIBHAI PRAJAPATI	MR RD DAVE,(MR YF MEHTA),MR AM RAVAL
7454	FA/4613/1997	26/11/2009	NARAN BHIMA DANGAR,NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA	ALIMAMAD JAMAL KHATRI,F/O LATEMAHMAD FAIZAN KHATRI,FATMABAI ALIMAMAD KHATRI,M/O LATE MAHMAD FAIZAN KHATRI,MOHMAD HUSAIN MOHMAD MISTRY,MAMAD ISMAIL KHATRI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR,MR MEHUL S SHAH,(MR SURESHM SHAH)
7455	FA/4614/1997	10/01/2012	NANALAL GOTHUJI MEVADI,	MR HM PARIKH	MAHMADHUSAIN JIVAJI VAHORA DELETED AS PER CT.ORD.26-12-11,NEW IDNAI INSURANCE CO.LTD.,RAMESHBHAI CHOTABHAI BHOI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MS MEGHA JANI
7456	FA/4615/1997	23/01/2012	GSRTC,	MR HARDIK C RAWAL	ARJUNBHAI MANJIBAHI PATEL,MAGANBHAI MANJIBHAI PATEL,RANCHHODBAHI MANJIBHAI PATEL,VAGHJIBHAI NATHABHAI,PATEL SAW MILL,NEW INDIA INSURANCE CO.LTD.	
7457	FA/4616/1997	23/01/2012	GSRTC,	MR HARDIK C RAWAL	KANJIBHAI PANCHANBHAI PATEL,VAGHJIBHAI NATHABHAI,PATEL SAW MILL,NEW INDIA INSURANCE CO.LTD.	
7458	FA/4617/1997	23/01/2012	GSRTC,	MR HARDIK C RAWAL	RAMBAI W/O KANJIBHAI PANCHANBHAI PATEL,VAGHJIBHAI NATHABHAI,PATEL SAW MILL,NEW INDIA INSURANCE CO.LTD.	

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7459	FA/4618/1997	23/01/2012	GSRTC,	MR HARDIK C RAWAL	ARJUNBHAI MANJIBHAI PATEL,MAGANBHAI MANJIBHAI PATEL,RANCHHODBHAI MANJIBHAI PATEL,VAGHJIBHAI NATHABHAI,PATEL SAW MILL,NEW INDIA INSURANCE CO.LTD.	
7460	FA/4619/1997	23/01/2012	GSRTC,	MR HARDIK C RAWAL	MINOR KHUSHAL PREMJIBHAI PATEL,MINOR NATVARLAL PREMJIBHAI PATEL,MINOR RANGITABEN PREMJIBHAI,NIRMALABEN WD/O PREMJIBHAI KANJIBHAI,RAMBAI W/O KANJIBAI PANCHANBHAI,MINOR BHARTIBEN D/O KANJIBHAI PANCHANBHAI,MINOR BABITABEN D/O KANJIBHAI PANCHANBHAI,KANJIBHAI PANCHANBHAI PATEL,VAGHJIBHAI NATHABHAI	
7461	FA/4622/1997	04/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	BHARAT PETROLEUM CORPORATION LTD.,	(MR GN SHAH)
7462	FA/4652/1997	05/03/2012	LAXMAN BHARATI RAM BHARATI SINCE DECEASED THRO'HIS HEIRS,DIWALIBEN LAXMANBHARTI GOSAI W/O LAXMANBHARTI,RAMESHBHARTI LAXMANBHARTI GOSAI,HASMUKHBHARTI LAXMANBHARTI GOSAI,SURESHBHARTI LAXMANBHARTI GOSAI,BHANUBEN KHIMGAR GOSAI,RANJANBEN BOVANGIRI GOSAI,DAMYANTIBEN DINESHGIRI GOSAI,TARABEN SANTAGIRI GOSAI,ARJUN BHARATI RAM BHARATI	MR MURALI N DEVNANI	GIRDHAR BHARATI LEELA BHARATI,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	GOVERNMENT PLEADER,(MR SURESHM SHAH)
7463	FA/4654/1997	28/02/2012	RAVINDERSINGH SOHANSINGH,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	MANGALABEN SATISH JAGDALE,VAISHALI SATISH JAGDALE(MINOR)THRO'MANGALABEN S JAGDALE,DEUBAI S JAGDALE,MEGHJI RATA JAGI,VELJI SHIVJI,JAMAL SULEMAN BAKALI,ORIENTAL INSURANCE CO LTD	NOTICE UNSERVED,DELETED,MR AJAY R MEHTA,(MR NALIN K THAKKER)
7464	FA/4655/1997	28/02/2012	RAVINDERSINGH SOHANSINGH,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	ANADEE ANANT NAIK,MEGHJI RATA JOGI,VELJI SHIVJI,JAMAL SULEMAN BAKALI,ORIENTAL INSURANCE CO LTD	NOTICE UNSERVED,DELETED,MR AJAY R MEHTA,(MR NALIN K THAKKER)
7465	FA/4656/1997	28/02/2012	RAVINDERSINGH SOHANSINGH,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	RADHIBAI KRISHNA IAGLE,MEGHJI RATA JOGI,VELJI SHIVJI,JAMAL SULEMAN BAKALI,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,DELETED,MR AJAY R MEHTA,(MR NALIN K THAKKER)
7466	FA/4660/1997	24/04/2008	JYOTIBEN NATVARLAL BHATT,MINOR ANJANA BIPINKUMAR JOSHI	MS MEGHA JANI	CHHELSHANKER CHHOTALAL JOSHI,SAVITABEN CHHELSHANKER JOSHI,DISTRICT PANCHAYAT	MR CH VORA,TANNA ASSOCIATES,MR PJ KANABAR
7467	FA/4697/1997	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	GUNVANTLAL MAGANLAL MEHTA SINCE DECD.THRO'HIS HEIRS,CHANDRIKABEN W/O GUNVANTLAL MAGANLAL MEHTA.,SACHIN GUNVANTLAL M. MEHTA.	,NOTICE SERVED
7468	FA/4731/1997	09/12/2011	BHARWAD GOVINDBHAI GIRNARIBHAI,	MR BB NAIK	THAKORE DADUJI VIHAJI,	MR DJ BHATT,MR SB BRAHMBHATT
7469	FA/4787/1997	11/01/2019	DAHYABHAI MANILAL BHATT,	UNSERVED EXPIRED (N)	JIGAR SHANTILAL BHATT,BHARATKUMAR VAMANRAO BHATT,SANJAYKUMAR VANARAO BHATT,MAHESH HARIPRASAD BHATT,ARVIND HARIPRASAD BHATT,KIRTIDA NARENDRA TRIVEDI,GIRABEN JAGDISH MERCHANT,CHANDRAKANTABEN @ KOKILABEN HARISHKUMAR BHATT,RAJUBHAI HARISHBHAI BHATT,DIVYAPRAKASH VISHNUPRASAD BHATT,YOGSUDHA JAYENDRAKUMAR BHATT,YOGSUDHA,D/O VISHNUPRASAD MANILAL	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR VIMAL M PATEL
7470	FA/4806/1997	24/08/2011	AHER MULUBHAI EBHABHAI,	(MR BP MUNSHI)	AHER EBHABHAI JETSINGBHAI,	MR RC KAKKAD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7471	FA/4827/1997	06/02/2017	NOORIBEN ABRAHAM,WD/O DECD. PYARA DAWOOD,THRO'HER HEIRS,RASUL PYARABHAI CHANGWADIA,ABDULBHAI PYARABHAI CHANGWADIA	MR PRAKASH K JANI	MAYAN ISMAIL NOORA & WD/O RASUL NOORA,MADINABAI,DECD.MUMAN YUSUF MEMA,THRO' HIS HEIRS,MUMAN ABDUL HAFIZ,RUKSANA,MUMAN ISAK,KHARUNBAI,MUMAN HABIB YUSUF,MUMAN ALIMAD PIRMOHMAD,PANCHAL HEMCHANDBHAI CHELARAM,JETHABHAI BHAICHANDBHAI PANCHAL	
7472	FA/4872/1997	31/07/2008	LAXMIBEN SANPPA PATEL,PRABHA S PATEL,RUPA S PATEL,REKHA S PATEL,GOPAL S PATEL	(MR JD AJMERA)	STATE OF GUJARAT,DIRECTOR PRINTING & STATIONARY DEPTT.,MANAGER,GOVERNMENT PRINTING PRESS	GOVERNMENT PLEADER
7473	FA/4877/1997	09/03/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	HEIRS OF DECD.GOPAL KESHAV CHAVDA,KESHAVJI DHARAMSHI CHAVDA,JIVATIBEN KESHAVJI CHAVDA,JYOTSNABEN GOPALBHAI CHAVDA, WD/O GOPALBHAI CHAVDA,MINOR BHAVESH GOPALBHAI CHAVDATHRO'JYOTSNABEN G CHAVDA,MINOR DHARMESH GOPALBHAI CHAVDA,THRO'JYOTSNABEN CHAVDA,BABUBEN MULJIBHAI RABARI,ISUB AMAD KHAFA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR YOGESH S LAKHANI,MR RAJNI H MEHTA,MS MEGHA JANI,MR. JAY M THAKKAR
7474	FA/4878/1997	31/07/2008	ORIENTAL INSURANCE CO LTD,	MR AJAY R MEHTA	SALIMBHANU SHARIF NADAM,MINOR SHENAS SHARIF NADAM THOR' RESP. NO. 1.,MINOR HASINA NADAM THRO' RESP. NO. 1.,RANJITBHAI HANSRAJ THAKKAR	NOTICE SERVED,SERVED BY RPAD (R)
7475	FA/4882/1997	18/01/2012	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MADHUBEN WD/O MANUBHAI MOHANBHAI,MINOR NITINKUMAR MOHANBHAI PATEL,MINOR UDAYKUMAR MOHANBHAI PATEL,MINOR DHARMENDRA MOHANBHAI PATEL,HARIBHAI KETHABHAI GADHAVI,KIRNAKUMAR MULJIBHAI PARMAR	DELETED,MS SONAL D VYAS
7476	FA/4883/1997	11/12/2015	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SMITABEN TUSHARKANT PATEL,ASHMIN TUSHARKANT PATEL,SAVITABEN KANTILAL PATEL,KANAIYALAL K PATNI	MR DIPEN C SHAH,MR BHARAT R VYAS
7477	FA/4885/1997	05/12/2008	ORIENTAL INSURANCE CO.LTD.,RAJKUMAR PIYARELAL ARORA,RUPAL LALCHAND ARORA,ORIENTAL INSURANCE CO.LTD.,MALJIBHAI V DESAI,GANPATSINH DOLATSINH	NOTICE SERVED,MR ARUN H MEHTA	BHAGWANBHAI GOVINDBHAI CHAUHAN,	NOTICE UNSERVED
7478	FA/4886/1997	05/12/2008	ORIENTAL INSURANCE CO.LTD.,RAJKUMAR PIYARELAL ARORA,RUPAL LALCHAND ARORA,ORIENTAL INSURANCE CO.LTD.,MALJIBHAI V DESAI,GANPATSINH DOLATSINH	NOTICE SERVED,MR ARUN H MEHTA	BHARATSINH PRADAMSINH RAJPUT,	NOTICE SERVED
7479	FA/4889/1997	13/03/2012	SHANABHAI RANCHHODBHAI SOLANKI,DAHYABHAI MANGALBHAI PATEL DECD.THRO'HEIRS RAMESHBHAI & 1,RAMESHBHAI DAHYABHAI PATEL,HASMUKHBHAI DAHYABHAI PATEL	(MR BP MUNSHI)	MADHUBEN WD/O JESINGBAHI SHANABHAI PADHIYAR,LAXMIBEN JESINGBAHI PADHIYAR [MINOR],TINABEN JESINGBHAI PADHIYAR (MINOR),ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,(MR NALIN K THAKKER),MR AMARNATH M BHATT
7480	FA/4893/1997	10/07/2008	DB SHAH,MANSUKH VALJI,MANSUKH PRAGJI,ANILKUMAR JAYENDRA,AAPDAN SAMANT	MR PR THAKKAR	JUBEDABEN OSMAN GANCHI,SECRETARY,STATE OF GUJARAT	RULE SERVED,MR GAURANG H BHATT
7481	FA/4894/1997	10/01/2012	KAMLABEN,WDO RANCHODBHAI RUPABHAI CHAUHAN,JAYSHREE RANCHODBHAI CHAUHAN,DIPIKA RANCHODBHAI CHAUHAN,KIRIT RANCHODBHAI CHAUHAN	(MR UMESH A TRIVEDI)	PADAMSING RAMSING RAJPUTDELETED AS PER CT.ORDER DTD.26-12-11,NATUBHAI KESHAVBHAI RETIWALA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED
7482	FA/4898/1997	17/04/2017	DR.SHAMBHUBHAI KHODABHAI PATEL,	MR HARIN P RAVAL	GUJARAT SECONDARY EDUCATION BOARD,HARIPRASAD MANSUKHRAM PATHAK,SAVITRIBEN PATHAK,JANAKBHAI PATHAK,DINESHBHAI PATHAK,PRADIPBHAI PATHAK	
7483	FA/5086/1997	10/07/2008	GUJARAT ELECTRICITY BOARD,SUPERINTENDING ENGINEER	(MR GIRISH D BHATT)	RUDIBEN KARA CHAVDA,MINOR,THROHER MOTHER MEGHBAI KARA CHAVDA,	MR MEHUL S SHAH,(MR SURESHM SHAH)

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7484	FA/5088/1997	26/12/2011	ZINNATBEN DAWOODBHAI,DILAVAR DAWOODBHAI,SIDDIQ DAWOODBHAI,ROSHAN DAWOODBHAI,SALIM DAWOODBHAI,(THRO. ZINNATBEN DAWOODBHAI,ALLARAKHA DAWOODBHAI, THRO'ZINNATBEN DAWOODBHAI	MS SONAL D VYAS	VAJYUDDIN FAKRUDDIN MALIK,SHAFI MOHMEDKHAN SHARIKHKHAN,ORIENTAL INSURANCE CO LTD,DEVSHIBHAI PRABHUBHAI PATEL,BHANUKANT AMRUTLAL JOSHI,NEW INDIA ASSURANCE CO TLD,ABDUL SAKUR ABDUL HAMID SHAIKH	NOTICE SERVED,UNSERVED EXPIRED (N),MR UDAY R BHATT,MR SUNIL B PARIKH,MR YATIN SONI,MR SATYEN B RAWAL,MS LILU K BHAYA
7485	FA/5089/1997	30/07/2008	MANIBHAI KACHARABHAI PANCHAL,ARVINDBHAI MANILAL PANCHAL	MR DK BHATT	KRUPA ELECTRICALS,MAHALAXMI CORPORATION	
7486	FA/5137/1997	23/12/2011	SUDHABEN WD/O JASWANTLAL CHHOTALAL SUTHAR,JAGRUTIBEN JASWANTLAL SUTHAR,SHIRISHKUMAR JASHWANTLAL SUTHAR,CHHAVABEN JASWANTLAL SUTHAR,FALGUNIBEN JASWANTLAL SUTHAR,MEHULKUMAR J SUTHAR	MR SANDIP C SHAH	THAKORE DHANAJI SADURJI,DILIPSINGH PRATAPSINGH CHAVADA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR NAVNIT M TAILOR
7487	FA/5138/1997	26/11/2009	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ALIMAMMAD JAMAL KHATRI,FATMABAI ALIMAMAD KHATRI,M/O LATE MAHMAD FAIZAN KHATRI,NOT KNOWN (DRIVER OF TRUCK NO GJ-12 U09199),NARAN BHIMA DANGAR,NEW INDIA ASSURANCE CO LTD,MOHMAD HUSSAIN MOHMAD MISTRI,MAMAD ISMAIL KHATRI	,RULE SERVED,MR AJAY R MEHTA,MR MEHUL S SHAH,(MR SURESHM SHAH)
7488	FA/5149/1997	25/06/2010	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	ABDULGAFUR ABDULKARIM MANSURI,MOHAMMED SALIM GULAMHUSEIN,BHAGWATI RAMUBHAI PATEL	NOTICE SERVED
7489	FA/5150/1997	25/06/2010	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	SHAHJAHAN,D/O ABDUL RAZAK ABDUL KARIM SHAIKH,NOORJAHAN,D/O ABDUL RAZAK ABDUL KARIM SHAIKH,MOHAMMAD IQBAL MOHAMMED ISHAQ SHAIKH,MOHAMMED SALIK GULAMHUSEIN,BHAGWATI RAMUBHAI PATEL	NOTICE SERVED,MR NM KAPADIA
7490	FA/5151/1997	09/12/2011	SUKHABHAI BABARBHAI PATEL (KOLI),GANGABEN W/O SUKHABHAI BABARBHAI,DIPSING MANJIBHAI SUKHABHAI PATEL (KOLI)	MR MA KHARADI	HAJI LIAQAT HAJI MOHEMMED DADI,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MS LILU K BHAYA
7491	FA/5166/1997	23/09/2008	UNION OF INDIA,	MS SHILPA R SHAH	LUSIA A DE SOUZA WD/O AJ DE SOUZA,AMEDIA D/O DECD. AJ DE SOUZA,ARUN A DE SOUZA S/O DECD. AJ DE SOUZA,JACK A DE SOUZA S/O DECD AJ DE SOUZA	NOTICE UNSERVED,MR KV GADHIA
7492	FA/5168/1997	01/05/2012	DHULIBEN WD/O RAMABHAI PRABHABHAI PATEL,ALPANABEN RAMABHAI PATEL,ROHITKUMAR RAMABHAI PATEL	MR YOGESH S LAKHANI	BHAGUBHAI BHAILALBHAI PATEL,NATIONAL INSURANCE CO.LTD.,SANTOKBEN WD/O PRABHABHAI LAVJIBHAI PATEL	NOTICE SERVED,MS MEGHA JANI,MS AVANI S MEHTA
7493	FA/5169/1997	10/06/2014	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RITABEN,WD/O JITENDRABHAI MAGANLAL,ZARNABEN J PATEL,(MINOR) THRO.RITABEN JITENDRABHAI,HIREN JITENDRAKUMAR PATEL MINOR THRO. RITABEN J PATEL,MAGANBHAI BALUBHAI PATEL,LAXMIBEN MAGANBHAI PATEL,BALVANTSINGH RAMSINGH PARMAR,YAKUB HASAN DADA PATEL	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
7494	FA/5175/1997	22/11/2011	AMRUTBHAI RAMBHAI PRAJAPATI,	MRS VASAVDATTA BHATT	JIVANJI RANCHODJI CHAVDA,KANUBHAI P PATEL,UNITED INDIA INSURANCE CO TLD,NATIONAL INSURANCE CO	RULE SERVED,RULE UNSERVED,MR RR MARSHALL,MS AMEE YAJNIK,MS MEGHA JANI
7495	FA/5177/1997	29/11/2011	KESHARBEN,WD/O JAGTABHAI NATHABHAI PANDOR,AMRUTBHAI JAGATBHAI PANDOR,MOHANBHAI JAGATBHAI PANDOR (THRO'KESHARBEN PANDOR)	MR MC BHATT	RAMANBHAI DAYABHAI PATEL,DAHYABHAI NATHABHAI PATEL,UNITED INDIA INSURANCE CO LTD	MR RAJNI H MEHTA,MR G.M. BHATT
7496	FA/5180/1997	05/03/2012	AMRATLAL B TANK,	MR KG SUKHWANI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI

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7497	FA/5181/1997	05/03/2012	AMRATLAL B TANK,	MR KG SUKHWANI	SURAT MUNICIPAL CORPORATION,P.F.RAWAL,SOLE ARBITRATER,D.V.PATEL,SOLE ARBITRATER	NOTICE UNSERVED,MR PRASHANT G DESAI
7498	FA/5200/1997	09/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	VIKRAMBHAI HIRABHAI PATEL,THAKOR PRAHLADJI DHANAJI,BHAKTIBHAI CHELDAS PATEL	NOTICE SERVED,MR SHAKEEL A QURESHI
7499	FA/5273/1997	17/04/2017	GSRTC,	MR YOGESH S LAKHANI,MS KIRAN D PANDEY	ILIASBHAI ABDULKARIM VORA,LAXMANSINH NAVAJI CHAUHAN	
7500	FA/5315/1997	09/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAVINDA ANATRAI MANIYAR,PRAVINBHAI N JADEJA,GUJARAT STATE ROAD TRANSPORT CORPORATION,JUSUB NURUDDIN MALEK,SACHADEVSINH DIGUBA PARMAR,RN PARMAR	NOTICE SERVED,MR HARDIK C RAWAL,MR JITENDRA MALKAN
7501	FA/5316/1997	29/12/2010	ORIENTAL INSURANCE CO.LTD.,	MR HARIT J BHATT,MR ANAL S SHAH	MUKHTAR AHEMAD MUSABHAI MANDLI,KUMAR KARSHANBHAI SAKHIYA,BABUBHAI @ RAJUBHAI BRAHMAN,UNITED INDIA INSURANCE CO.LTD.	SERVED BY AFFIX(N),MR RR MARSHALL,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR A R SHAIKH,MS AMEE YAJNIK,THAKKAR AND PAHWA ADVOCATES
7502	FA/5317/1997	22/12/2010	ORIENTAL INSURANCE CO.LTD.,	MR HARIT J BHATT	KUMAR KARSHANBHAI SAKHIYA,NAGJIBHAI RAMJIBHAI BHARVAD,ROAD MILK CENTER MANAGING DIRECTOR	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
7503	FA/5323/1997	24/11/2011	KANTILAL MOHANLAL PANDYA (DELETED),UMAIYAGAURI KANTILAL PANDYA,BHAVNABEN RAJENDRA PANDYA,MINOR VISHAL RAJENDRAKUMAR, THRO'MOTHER BHAVNABEN,MINOR BABY ZALAK RAJENDRAKUMARTHRO'MOTHER BHAVNABEN,MAHENDRAKUMAR KANTILAL PANDYA	MR SATYEN B RAWAL	PRADYUMANSINH PRAHLADSINH MANGALSINH PARMAR,IDEAL TRANSPORT CO.,NATIONAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL SHARAD SHAH
7504	FA/5324/1997	24/11/2011	KANTILAL MOHANLAL PANDYA,	MR SATYEN B RAWAL	PRADYUMANSINH PRAHLADSINH MANGALSINH PARMAR,IDEAL TRANSPORT CO.,NATIONAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R)
7505	FA/5325/1997	23/12/2011	MUKUNDRAY HARSHADRAY SHUKLA BEING WD/O.DECEASED APPELLANT,HARBALABEN MUKUNDRAI SHUKLA,PUNITA JIGNESHBHAI MEHTA,BHARAT MUKUNDRAI SHUKLA,PARESH MUKUNDRAI SHUKLA	MR SATYEN B RAWAL	BABUBHAI TEJABHAI AYAR,NEW INDIA ASSURANCE CO.LTD.,DALPATSINH LAKHMANSINH CHAVDA,GSRTC,BABUBHAI KAMABHAI AHIR	MS MEGHA JANI,MRS FALGUNI D PATEL
7506	FA/5326/1997	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	RAJKOT ENGINEERING ASSOCIATION,	MR HARESH H PATEL
7507	FA/5336/1997	19/02/2016	NATIONAL INSURANCE CO.LTD.,LABHUBHAI RAMSINH MENIYA,HARJIBHAI THAKRASHIBHAI PATEL	MS MEGHA JANI,(MR MAULIK J SHELAT)	SURAJBEN CHALABHAI DECD.,THRO'LEGAL HEIRS & REPRESENTATIVES,RAJUBHAI CHELABHAI,RAMILABEN RAMANBHAI HARIBHAI,JASHIBEN VASANTBHAI GOPALBHAI,SHANTABEN DINESHKUMAR MOTIBHAI,RAJESHKUMAR CHALABHAI,NEERUBEN VISHNUKUMAR	MR KARTIKEY P RAWAL
7508	FA/5337/1997	21/06/2011	DIPIKABEN MANGALBHAI,	MR DIVYESH SEJPAL	HADAYANATH SHIVNARAYAN YADAV,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED,MS MEGHA JANI

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7509	FA/5343/1997	13/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RC JANI	MANJULABEN MOHAN,MINOR PARSHKUMAR MOHAN,MINOR NAVINKUMAR MOHAN,TAKARSHI POPAT,ZAVERBEN THAKERSHI,RAMABHAI KARSANBHAI MODHWADIA DELETED AS PER COURT ORDER,KIRTIKUMAR HIMATLAL SOLANKI,ISMAIL IBRAHIMBHAI PINJAREL,JAYANTILAL BACHUBHAI DOLARIA DECD.THRO'HEIRS KANCHANBEN,KANCHANBEN JAYANTILAL DOLARIA,BACUBHAI HARIBHAI DOLARIA,KADVIBEN BACHUBHAI DOLARIA DELETED AS PER COURT ORDER,BHUPATBHAI BACHUBHAI DOLARIA,HANSALBHAI SUDHIRBHAI BHACHECH	,NOTICE SERVED,DELETED,MS SEJAL K MANDAVIA,(MR KI SHAH),MR UNMESH D SHUKLA
7510	FA/5344/1997	13/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RC JANI	KANCHANBEN JAYANTILAL DOLARIA,BACHUBHAI HARIBHAI DOLARIA,KADVIBEN BACHUBHAI DOLARIA,BHUPATBHAI BACHUBHAI DOLARIA,RAMABHAI KARSANBHAI MODHWADIA,KIRTIKUMAR HIMATLAL SOLANKI,ISMAIL IBRAHIMBHAI PINJARA,HANSALBHAI SUDHIRBHAI BHACHECH	NOTICE SERVED,DELETED,MS SEJAL K MANDAVIA,(MR KI SHAH),MR UNMESH D SHUKLA
7511	FA/5376/1997	16/12/2009	MAHENDRASINH KANHAIYALAL SISODIYA,	MR BP DALAL	BALDEVSINH MUKTARSING SARDAR,PREMIER AUTOMOBILES LTD.,NATIONAL INSURANCE CO.LTD.	
7512	FA/5381/1997	25/08/2008	HARIBHAI BHALABHAI AMIN,	MR GM AMIN	PRANT OFFICER,VIRAMGAM PRANT,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	GOVERNMENT PLEADER,MR HS MUNSHAW
7513	FA/5382/1997	25/08/2008	AMBALAL MOTIBHAI DECD.THRO' HEIRS ARUNBHAI N PATEL,ARUNBHAI N PATEL POA ISHWARBHAI AMBALAL,NANDUBEN AMBALAL,DAHYABHAI AMBALAL DECD.THRO' HEIRS RAMESHBHAI DAHYABHAI,RAMESHBHAI DAHYABHAI,KANTIBHAI DAHYABHAI	MR GM AMIN	PRANT OFFICER,VIRAMGAM PRANT,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	GOVERNMENT PLEADER,MR HS MUNSHAW
7514	FA/5409/1997	03/12/2010	KHATUNBIBI WD/O AHMADBHAI RASULBHAI,NAFISA AHMEDBAD AHMAD RASULBHAI,AFSA AHMADBHAI RASULBHAI,FATMA AHMAD RASULBHAI,JAVAD AHMAD RASULBHAI,AMINA WD/O MOHAMAD RASULBHAI	MR DF AMIN	AHMAD ABDULMAJID BHAIJAMAL,ILIYAS HUSAIN GAJI,ORIENTAL FIRE & GENERAL FIRE INSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA,MR MA KHARADI
7515	FA/5411/1997	18/02/2011	NIRMALA AMARSING THAKORE,	UNSERVED EXPIRED (N)	VALUBHAI GAJSINGBHAI PARMAR,MUKESH HASMUKHBHAI BAMB,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED
7516	FA/5416/1997	15/03/2011	GSRTC,	MR HARDIK C RAWAL	GAFARBHAI JUMABHAI THRO'HEIRS JUMABHAI ISHABHAI SUMRA,JUMABHAI ISHABHAI SUMRA,SHARDABEN JUMABHAI,MINOR NATHABHAI JUMABHAI,MINOR JILUBEN JUMABHAI	
7517	FA/5420/1997	25/08/2008	ARVINDBHAI PARSOTTAMBAHI PATEL,	(MR RN SHAH)	PRANT OFFICER,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	RULE SERVED,(MR RM CHHAYA)
7518	FA/5421/1997	25/08/2008	CHHOTABHAI JIVABHAI THRO'HEIRSAMBALAL CHHOTABHAI PATEL,AMBALAL CHHOTABHAI PATEL,HASMUKHBHAI KANTILAL PATEL,KAMLABEN KANTILAL PATEL	(MR MUKESH R SHAH),(MR RN SHAH)	PRANT OFFICER,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	RULE SERVED,(MR RM CHHAYA)
7519	FA/5422/1997	25/08/2008	RAMBHAI BECHARBHAI PATEL THRO'HEIRS HARSHADBHAI R PATEL,HARSHADBHAI RAMBHAI PATEL,KASHIBEN WD/O RAMBHAI BECHARBHAI	(MR MUKESH R SHAH),(MR RN SHAH)	PRANT OFFICER,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	RULE SERVED,(MR RM CHHAYA)
7520	FA/5425/1997	21/12/2011	UMABEN GIRISHBHAI PATEL,MANISH GIRISHBHAI PATEL,FALGUN GIRISHBHAI PATEL,CHANCHALBEN BHAILALBHAI PATEL	MR UNMESH D SHUKLA	RAJENDRAKUMAR BHALOABHAI BARAIYA,NATVARLAL D THAKKAR,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MR RAJNI H MEHTA

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7521	FA/5435/1997	22/12/2011	NEW INDIA ASSURANCE CO LTD,DEVJIBHAI MANJIBHAI CHAUHAN,INDIAN OIL CORP.LTD	MS LILU K BHAYA	HEIRS OF DECD.VASANTRAI HAMIRBHAI SAGAR,VILASGAURI VASANTRAI SAGAR,VIRENDRAKUMAR VASANTRAI SAGAR,MAHESHBHAI VASANTRAI SAGAR,YOGESHBHAI VASANTRAI SAGAR,SONABEN HAMIRBHAI SAGAR,MINESH CHHAGANLAL SODHA,HEIRS OF DECD.KHIMRAJBHAI DEVABHAI GADHAVHI,PRAVINDAN KHIMRAJBHAI GADHAVI,AMABDAN KHIMRAJBHAI GADHAVI,JAYRAJBHAI KHIMRAJBHAI GADHVI,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED BY DS,MR KK NAIR,MR DARSHAN M PARIKH
7522	FA/56/1998	29/11/2010	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	CHITRABEN WD/O ANILBHAI SHANKARRAO KALUSKAR,SHANKARRAO HARIBHAU KALUSKAR DECEASED,THRO'HIS HEIR & LR.,HEMANTKUMAR VASANTRAO GANDHI,COLD POINT MANF. CO.LTD.,RAJIVKUMAR VASANTRAO GANDHI	DELETED,RULE UNSERVED,THAKKAR AND PAHWA ADVOCATES,MR P A MEHD
7523	FA/58/1998	15/09/2008	GSRTC,	NOTICE NOT RECD BACK,MR KG SHETH	PRATAPSINH BHIKHABHAI PARMAR,BALWANTSINH PRABHATSINH SURMA	
7524	FA/69/1998	16/08/2011	DISTRICT PANCHAYAT MEHSANA,	(MR MD PANDYA)	HARGOVINDBHAI TRIBHOVANDAS PATEL,	MR KG SUKHWANI
7525	FA/231/1998	27/07/2011	DISTRICT PANCHAYAT-VALSAD,EXECUTIVE ENGINEER	MR DC DAVE	K V SOLANKI,	MR BS PATEL,MRS RANJAN B PATEL
7526	FA/233/1998	21/12/2018	SHAILESHBHAI S SHASTRI,	MR ASIT B JOSHI	ARUNKUMAR M TANKSALI,	(NISHIT SONI)
7527	FA/236/1998	17/04/2017	GOVINDBHAI P MAHERIA,MITHIBEN G MAHERIA	MR KR BRAHMBHATT	JAI JALARAM COTTON CO.,,NEW INDIA INSURANCE CO.LTD.	
7528	FA/237/1998	17/04/2017	MADHUSUDAN R PANDE,	MR KR BRAHMBHATT	RASIKLAL MOHANLAL SHAH,ORIENTAL INSURANCE CO.LTD.	
7529	FA/238/1998	20/04/2012	NANABHAI LABHUBHAI W/O DECD. LALUBHAI DEVRAJBHAI,ASHWIN S/O DECD. LABHUBHAI DEVRAJBHAI,GANUBEN DEVRAJBHAI MOTHER OF DECD. LABHUBHAI DEVRAJBHAI	MR DM THAKKAR	CHANDUBAI BHAGWANJI GADHVI,JAIRAMBHAI HARIDAN GADHVI,NEW INDIA ASSURANCE CO.LTD.,UNION OF INDIA	NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SHASHIKANT S GADE
7530	FA/239/1998	20/04/2012	BODAL MAMAD KHAMBHIYA,	MR DM THAKKAR	UNION OF INDIA,INSURANCE COMPANY,CHANDUBHAI BHAGWANBHAI GADHAVI,ZAVERDAS HARIDAN GADHAVI,INDIAN INSURANCE CO.TD.	UNSERVED EXPIRED (N),(MR. JC SHETH),MR SHASHIKANT S GADE
7531	FA/240/1998	20/04/2012	ANILKUMAR MANOHARLAL PARMAR,	MR DM THAKKAR	UNION OF INDIA,INSURANCE CO.,CHANDUBAHI BHAGWANJI GADHVI,ZAVERDAN HARIDAN GADHAVI,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SHASHIKANT S GADE
7532	FA/298/1998	11/08/2008	GSRTC,	MR HARDIK C RAWAL	LILABEN WD/O GULABSINH BARIA- KOLI,NAYANABEN GULABSINH BARIA KOLI,KANAIYALAL G BARIA-KOLI,SAROJBEN G BARIA-KOLI,CHANDRASINH JHOKNABHAI BARIA-KOLI,KANKUBEN CHANDRASINH BARIA KOLI,MAVJIBHAI LAXMANBHAI PARMAR	NOTICE SERVED,MR PJ KANABAR
7533	FA/338/1998	16/12/2010	O N G C LTD,	RULE SERVED	PATEL SOMABHAI PARSOTAMDAS DIED,PATEL PASHIBEN WIDOW OF SOMABHAI PARSOTAMDAS,PATEL MADHAVLAL SOMDAS,PATEL VINODKUMAR SOMDAS,PATEL DAHYABHAI SOMDAS,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SHITAL R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7534	FA/340/1998	07/02/2011	O N G C LTD,	MARSHALL & ASSOCIATES	PATEL GIRDHARBHAI PRAHLADJI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR SHITAL R PATEL
7535	FA/341/1998	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	GOVIND T PATEL,PATEL GANDA ODHAD,SUKHA TALSHI	NOTICE SERVED,MR SANJAY M AMIN
7536	FA/343/1998	30/11/2011	ORIENTAL INSURANCE CO LTD,	MR AJAY R MEHTA	ASHIYA BEGUM WD/O BASHA S RASUL,MINOR RESHMA,MINOR INTYAS,MINOR FIYAS,MAHERANNISHA W/O SAIYED GK BASHA,MINOR SABIHABANU,CA NAZIM BASHA	RULE SERVED,MR AKHTAR N MALEK
7537	FA/344/1998	30/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAVINDRABHAI ANETRAI MANIYAR,PRAVINBAHI NANBHA JADEJA,JUSAB NURUDDIN MALEK,THE NEW INDIA INSURANCE CO. LTD.,SAHDEVSINH DILUBHA PARMAR,RAMDEVSINH NATUBHA PARMAR,NEW INDIA INSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
7538	FA/345/1998	30/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMDEVSINH NATUBHA PARMAR,JASUB NURUDDIN MALEK,NEW INDIA INSURANCE CO.LTD.,PRAVINBHAI NANBHA JADEJA	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
7539	FA/346/1998	30/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	JASUB NURUDDIN MALEK,PRAVINBHAI NANBHA JADEJA	RULE NOT RECD BACK,RULE SERVED
7540	FA/347/1998	30/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	KOLI DEVSIBHAI SADUREBHAI SURELA,PRAVINBHAI NANBHA JADEJA,JUSAB NARUDDIN MALEK,NEW INDIA INSURANCE CO.LTD.,SAHDEVSINH DILUBHA PARMAR,RAMDEVSINH NATUBHA PARMAR,NEW INDIA INSURANCE CO.LTD.	,RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
7541	FA/352/1998	02/05/2017	O N G C LTD,	NOTICE SERVED	PRAJAPATI ISHWARBHAI MANABHAI,	
7542	FA/353/1998	30/03/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR DIPAN DESAI	AMINABAI TALAB SAMA,GATMABAI TALAB SAMA,SHAKINABAI TALAB SAMA,SHARIFABAI TALAB SAMA,ALANA TALAB SAMA,HASINABAI TALAB SAMA,AMIRHUSSAIN TALAB SAMA,DILUBHAI BHIMSINH ZALA,HARIJAN GAJA THAMRA,JAYASHANKAR DEVRAJ JOSHI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR YN RAVANI
7543	FA/354/1998	30/03/2009	GSRTC,	MR DIPAN DESAI	MUSA RAYAB SAMA,DILUBHAI BHIMSINH ZALA,GAJA THAMRA HARIJAN,JAYASHANKER DEVRAJ JOSHI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR YN RAVANI
7544	FA/357/1998	16/08/2011	DISTRICT PANCHAYAT MEHSANA,	(MR MD PANDYA)	HARGOVINDBHAI TRIBHOVANDAS PATEL,	NOTICE SERVED
7545	FA/358/1998	13/12/2010	OIL AND NATURAL GAS CORPORATION LIMITED,	MR RAJNI H MEHTA	HARJIBHAI ISHWARDAS PRAJAPATI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR VASANTS SHAH
7546	FA/359/1998	13/12/2010	OIL AND NATURAL GAS CORPORATION LIMITED,	MR RAJNI H MEHTA	ISHWARBHAI MANABHAI PRAJAPATI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR VASANTS SHAH
7547	FA/360/1998	13/12/2010	OIL AND NATURAL GAS CORPORATION LIMITED,	MR RAJNI H MEHTA	SHANTABEN WD/O SENTHABHAI SHANKARBHAI PRAJAPATI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR VASANTS SHAH
7548	FA/372/1998	06/03/2012	NEELABEN BHARATKUMAR G MEHTA,PAVAK BHARATKUMAR MEHTA-MINOR THRO' NEELABEN B G MEHTA,NITAL BHARATKUMAR MEHTA-MINOR THRO' NEELABEN B G MEHTA,GOVINDLAL JIVANLAL MEHTA,BHANUMATI G MEHTA	MR KARTIKEY P RAWAL,MR ARPAN C SHAH	MADANSING SAVAISING RAJPUT DELETED,BHACHURAJI TRANSPORT,NEW INDIA ASS. CO LTD.	DELETED,REFUSED SERVED (R)(70),MS MEGHA JANI

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7549	FA/373/1998	09/06/2016	SUMANBEN GANPATSINH ZALA,GANPATSINH BHAGVANSINH ZALA	MR MTM HAKIM	VINODBHAI JAYANTIBHAI SONI,MAHMEDHANIF IBRAHIM KALU,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MS MEGHA JANI,MR DAKSHESH MEHTA
7550	FA/374/1998	27/03/2012	DHANJI MALAK HARIJAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHENGAR KANA AYAR,KANA MALA AYAR,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA
7551	FA/376/1998	25/01/2019	KANORIA CHEMICALS & INDUSTRIESLTD,	MR MANISH R BHATT	UNION OF INDIA,	MR RAVI KARNAVAT
7552	FA/378/1998	25/01/2019	KANORIA CHEMICALS & INDUSTRIESLTD,	MR MANISH R BHATT	UNION OF INDIA,	MR RAVI KARNAVAT
7553	FA/379/1998	25/01/2019	KANORIA CHEMICALS & INDUSTRIESLTD,	MR MANISH R BHATT	UNION OF INDIA,	MR RAVI KARNAVAT
7554	FA/380/1998	25/01/2019	KANORIA CHEMICALS & INDUSTRIESLTD,	MR MANISH R BHATT	UNION OF INDIA,	MR RAVI KARNAVAT
7555	FA/381/1998	24/01/2012	SANJIVKUMAR REVABHAI VANKAR THRO'REVABHAI BALABHAI VANKAR,	(MR BD KARIA)	MAHMADHNIF ABDULBHAI MANSURI (AS PER ORDER IN CA 3298/98),VAZIRKHAN PATHAN,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI
7556	FA/384/1998	17/01/2012	BATUKBHAI UMASHANKAR YAGNIK,PRAGJIBHAI RANCHHODBHAI LUHAR	NOTICE SERVED,NOTICE UNSERVED	VARSHABEN ASHOKKUMAR PANCHAL,	RULE SERVED,MR.BHARAT PRAJAPATI
7557	FA/386/1998	28/11/2011	CHEIF GENERAL MANAGER,GUJARAT TELECOM CIRCLE,	MR KETAN A DAVE	CHANDRIKABEN LALITKUMAR LODHA DECD.THRO'HEIRS LALITKUMAR,LALITKUMAR KANAIYALAL LODHA,BHAVESH LALITKUMAR LODHA,VISHAL LALITKUMAR LODHA,RUXMANIBEN KANAIYALAL LODHA DECD.THRO'HEIRS LALITKUMAR,LALITKUMAR KANAIYALAL LODHA,BHAVESH LALITKUMAR LODHA,VISHAL LALITKUMAR LODHA,TRILOKSING U BHAGAT	,NOTICE SERVED,MR RD DAVE
7558	FA/387/1998	16/10/2008	KAILASHBEN FATEHSINH PARMAR,HITENDRA FATEHSINH PARMAR,HEMLATTA FATEHSINH PARMAR,DHARMENDRASINH FATEHSINH PARMAR	MR JITENDRA MALKAN	SOMABHAI HARMABHAI PARMAR,RAJUBHAI KALIDAS VASAVA,ORIENTAL INSURANCE CO.LTD.,KASHIBEN SOMABHAI PARMAR. DELETED AS PER COURT ORDER	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MS MEGHA JANI
7559	FA/390/1998	24/01/2012	RAJABHAI PUNJABHAI CHAVDA,RAMIBEN RAJABHAI CHAVDA	MR AJ YAGNIK	BABULAL TULSHIBHAI GOKANI,PRAVINBHAI M KANSARA,NEW INDIA INSURANCE CO.LTD.,NATIONAL INSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
7560	FA/392/1998	16/12/2014	KESHARBAI RATILAL VAGHARI,MANIBEN JINA VAGHARI	MR MEHUL S SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,ZULFIKAR POPATIYA [DELETED]	DELETED,MRS VASAVDATTA BHATT
7561	FA/393/1998	16/12/2014	LAKHIBEN LALJIBHAI VAGHARI,MONGHIBEN MAGAN VAGHARI	MR MEHUL S SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,ZULFIKAR POPATIYA [DELETED]	DELETED,MRS VASAVDATTA BHATT
7562	FA/394/1998	16/12/2014	SHANTABEN MAVJI VAGHARI,MANIBEN JINA VAGHARI	MR MEHUL S SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,ZULFIKAR POPATIYA [DELETED]	DELETED,MRS VASAVDATTA BHATT
7563	FA/397/1998	01/02/2019	DY.ENGINEER MUNDRA-2 SUB DIVISION PASCHIM GUJARAT VIJ COMPANY LIMITED,GUJARAT ELECTRICITY BOARD	MR VIRAL J DAVE	CHAGBAI WD/O PANCHAN KIMJI HARIJAN,HIRA PANCHAN HARIJAN,DAMJI PANCHAN HARIJAN,MINOR RAMJI PANCHAN HARIJAN,NATHIBAI WD/O KANJI HARIJAN,NANBAI@RATAND/O PACHAN KANJI HARIJAN	,DELETED

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7564	FA/402/1998	21/06/2012	RAMESHBHAI NAGINBHAI CHAUHAN (MINOR),	MR MTM HAKIM	AMBALAL JETHABHAI THAKOR,SHREE NATH PETROLEUM,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,MR VC THOMAS
7565	FA/408/1998	17/01/2012	RAMAGNASINH MARKENDSINH (SHATRIYA),KANTADEVI W/O RAMAGNASINH (SHATRIYA)	(MR CM KELLA),MS SD RAMI	VIVEKKUMAR SHIRISHCHANDRA OZA,DUSHYANTKUMAR S OZA,NEW INDIA ASSURANCE CO.LTD.	SERVED BY AFFIX(N),MR SANDIP C SHAH
7566	FA/418/1998	21/12/2011	MANJULABEN WD/O AMRUTBHAI JAYRAM PRAJAPATI,MINOR RAKESH AMRUTBHAI PRAJAPATI,YOGESH AMRUTBHAI PRAJAPATI (MINOR),MANISHA AMRUTBHAI PRAJAPATI [MINOR]	MR SHAKEEL A QURESHI	RAMESHCHANDRA DAHYABAHI MODI,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT
7567	FA/451/1998	18/11/2010	ONGC LTD.,	MR RAJNI H MEHTA,(MR RAVI R TRIPATHI)	VISABHAI ISHVARBHAI PATEL,STATE OF GUJARAT	RULE SERVED BY DS,MR AV PRAJAPATI
7568	FA/453/1998	27/03/2008	ANITHA PK PRABHAKARAN,PRATEESH PRABHAKARAN,PRETHI PRABHAKARAN,K KALIYANI	MR MTM HAKIM	VIKRAMSINGH BALVANTSINGH SOLANKI,AMBALAL MAGANBAHI PATEL DECD. THRO'HEIR JAGDISH A PATEL,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR SANDIP C SHAH
7569	FA/454/1998	27/03/2008	ANITHA PK PRABHAKARAN,	MR MTM HAKIM	VIKRAMSINGH BALVANTSINGH SOLANKI,AMBALAL MAGANBHAI PATEL DECD THRO'HEIR JAGDISH A PATEL,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR SANDIP C SHAH
7570	FA/455/1998	13/04/2012	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	VIMLABEN WD/O MANSUKHBHAI MOHANBHAI SHELADIA,JASMITA @ SHAKU MANSUKHBHAI SHELADIA [MINOR],KIRAN MANSUKHBAHI SHELADIA (MINOR),MINOR JAGRUTI MANSUKHLAL SHELADIA,SAMJUBEN W/O MOHANBHAI VASTABHAI SHELADIYA,BHIKHARAM KHODIDAS GODALIYA,BAWABHAI NANJIBHAI SAWALIYA	NOTICE SERVED,DELETED,MS SEJAL K MANDAVIA,MR SHAKEEL A QURESHI
7571	FA/456/1998	26/03/2012	NATIONAL INSURANCE CO.LTD.,SHANTIBHAI SOMABHAI BARIYA,VARSHABEN MAHENDRAKUMAR GANDHI	MS MEGHA JANI	SAROJBEN MAHESHBHAI VARMA,RANJITABEN MAHESHBHAI VARMA (MINOR),JIGNESH MAHESHBHAI VARMA (MINOR),BINDADEVI SATYANARAYAN VARMA	MR KL PANDYA,MR.D K.PUJ
7572	FA/464/1998	24/08/2011	LAXMI FACTORY,	(MR GIRISH D BHATT)	ARVINDBHAI SHASHIKANT BRAHMBHATT,SHASHIKANT M BRAHMBHATT	MR AMIT N CHAUDHARY
7573	FA/473/1998	03/05/2019	CHANDUBHAI PURSHOTTAMBHAI PATEL,RAMBHAI BABALDAS PATEL,DHAWAL UTPALBHAI PATEL,VASISTHA CHANDUBHAI PATEL,JIGAR CHANDUBHAI PATEL,JIGAR CHANDUBHAI PATEL	,MR MIHIR H JOSHI,MR ANAL S SHAH	BALVANTBHAI HIRABHAI PATEL,	MR RD DAVE
7574	FA/476/1998	28/10/2015	GSRTC,	MR HARDIK C RAWAL	NAVROZ BEHMAN SURVEYOR,SHAKU MALU RABARI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,(MR JD AJMERA)
7575	FA/477/1998	28/10/2015	GSRTC,	MR HARDIK C RAWAL	NARENDRABHAI RATILAL RAVAL,SHAKU MALU RABARI,NEW INDIA ASSURANCE CO LTD	NOTICE UNSERVED,DS AFF.NOT FILED (N),(MR JD AJMERA)
7576	FA/479/1998	02/05/2017	GUJARAT WATER RESOURCES DEVELOPMENT CORP.LTD,	NOTICE UNSERVED	MEGHIBEN KARSAN AHIR,WD/O LATEKARSAN DANA AHIR,BHAGWAN KARSAN AHIR, S/O LATE KARSAN DANA AHIR,JANMA KARSAN AHIR,D/O LATE KARSAN DANA AHIR,HEMIBEN KARSAN AHIR,D/O LATE KARSAN DANA AHIR,MANOJ TOURIEST,NATIONAL INSURANCE CO LTD	
7577	FA/480/1998	02/05/2017	GUJARAT WATER RESOURCES DEVELOPMENT CORP.LTD,	NOTICE UNSERVED	GOVINDAN NAIR,PARU KUTTY AMMA W/O GOVINDAN NAIR,USHA D/O GOVINDAN NAIR	
7578	FA/481/1998	02/05/2017	GUJARAT WATER RESOURCES DEVELOPMENT CORP.LTD,	NOTICE UNSERVED	GULABBHAI CHANDBHAI BHATTI,MANOJ TOURIEST,NATIONAL INSURANCE CO LTD	
7579	FA/482/1998	02/05/2017	GUJARAT WATER RESOURCES DEVELOPMENT CORP.LTD,	NOTICE UNSERVED	NARAN MYAJAR AYAR,MANJOJ TOURIST,NATIONAL INSURANCE CO LTD	

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7580	FA/485/1998	24/08/2011	RANJANBEN KANTILAL PATEL,NAIMISH KANTILAL PATEL,HINA KANTILAL PATEL	(MR GIRISH D BHATT)	ATUL HARISHCHANDRA KANSARA,KAMAL KANTILAL PARIKH,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MS LILU K BHAYA
7581	FA/489/1998	26/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	CHANABHAI HIRABHAI KHIMLANI,HANSABEN HIRABAHI KHIMLANI,LAXMIBEN HIRABHAI KHIMLANI,SAVIBEN CHANABHAI KHIMLANI,CHANDULAL NARAN PATEL,MAHIPATSINH NARUBHA JADEJA,SUBHASH DWARKADAS JOSHI	NOTICE SERVED,RULE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)
7582	FA/497/1998	01/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	VIJAYBHAI LAXMANBHAI SOLANKI,LILABEN KARSANBHAI,MOHANBHAI CHAKUBHAI PARMAR	RULE SERVED,MR HARESH N JOSHI
7583	FA/498/1998	01/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	VIJAYKUMAR HARGOVINDBHAI MOD,LILABEN KARSANBHAI,MOHANBHAI CHAKUBHAI PARMAR	RULE SERVED,MR A R SHAIKH
7584	FA/500/1998	23/06/2009	GSRTC,	NOTICE NOT RECD BACK,MR DIPAN DESAI	SHARDABHAI PUMANBHAI DECD.THROHEIRS BHARTIBEN S SOLANKI,HEMABEN SHARDBHAI SOLANKI,BHAVNABEN SHARADBHAI SOLANKI,NITABEN SHARADBHAI SOLANKI,ANJNABEN SHARADBHAI SOLANKI,ASHISH SHARADBHAI SOLANKI,PUNAMBHAI BHOLABHAI SOLANKI,SURYAKANT DAYALAL PATEL DELETED AS PER COURT ORDER,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR RR MARSHALL,MR RR TRIVEDI,(MR HASMUKH THAKKER)
7585	FA/501/1998	03/05/2012	IBRAHIMBHAI ABDULBAHI VORA,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JYOTSHNABEN RAJUBHAI AMIN,MONA RAJUBHAI AMIN,MITUL RAJUBHAI AMIN,SHITAL RAJUBHAI AMIN	MR MTM HAKIM
7586	FA/502/1998	03/05/2012	IBRAHIMBHAI ABDULBAHI VORA,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JYOTSHNABEN RAJUBHAI AMIN HEIROF DECD. SONABEN R AMIN,JR AMIN,MITUL R AMIN,SHITAL R AMIN	NOTICE NOT RECD BACK,NOTICE SERVED
7587	FA/503/1998	03/05/2012	IBRAHIMBHAI ABDULBAHI VORA,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	JYOTSHNABEN RAJUBHAI AMIN,JR AMIN,MITUL R AMIN,SHITAL R AMIN	NOTICE NOT RECD BACK,NOTICE SERVED
7588	FA/505/1998	11/11/2008	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	BHARATKUMAR GORDHANDAS GOHEL,LALJIBHAI MOHANBHAI RAVAL,YOGESHBHAI LALJIBHAI RAVAL	RULE SERVED,UNSERVED EXPIRED (R),MR SATYEN B RAWAL
7589	FA/506/1998	12/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RUKAIYABIBI W/O HUSEIN MOLVI,HUSEIN ABDULHALAM MOLVI,SIKANDER IBRAHIM LUNI	SERVED BY AFFIX(N),MR MA KHARADI
7590	FA/565/1998	30/11/2018	NARESH NANUBHAI @ PRAHLADBHAI MODI,	ADVOCATE NOTICE NOT RECD BACK	JAGDISHBHAI SHANABHAI,BABUBHAI SHANABHAI,SHAKRIBEN,WD/O SHANABHAI MOTIBHAI,KANKUBEN,WD/O MAKABHAI MOTIBHAI,SUMITABEN,WD/O PURSHOTTAMBHAI MAKABHAI,HANSABEN PRAVINKUMAR,ASHWINBHAI PURSHOTTAMBHAI	,MR R E VARIAVA
7591	FA/566/1998	17/01/2012	SUNENNA KHANNA,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	ROSANBEN HUSAAIN KAJEDIA,MAMED JUMA KAJEDIA,JUBEDABEN MAMADBAI KAJEDIA,MINOR SARIFABAI HUSAIN KAJEDIA,MINOR SERABANU HUSAIN KAJEDIA,TULSIDAS M THACKER,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR MEHUL S SHAH,(MR SURESHM SHAH)
7592	FA/567/1998	12/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	HAVABAI WD/O DECD.AMAD BACHU CHAUHAN,HAJI AMAD CHAUHAN MINOR S/O. DECD. AMAD BACHU CHAUHAN,MUSTAK AMAD CHAUHAN MINOR S/O.DECD. AMAD BACHU,RAHEMATBAI BACHU CHAUHAN M/O DECD. AMAD BACHU,SMJI RATNA BHUNDIA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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7593	FA/618/1998	19/04/2012	BHARUCH MUNICIPALITY,	MS PAURAMI B. SHETH	BHARUCH TEXTILE MILLS LTD.,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR A J PATEL)
7594	FA/620/1998	24/08/2011	BANK OF BARODA,	MR RM DESAI	JASHBHAI MOHANBHAI BARIYA,VITHALBHIA MOHANBHAI SOLANKI,DASHRATHBHAI MAGANBHAI PATEL,HASMUKHBHAI MAGANBHAI PATEL,RAMANBHAI GOVINDBHAI PATEL	SERVED BY AFFIX(N),MR HM PARIKH
7595	FA/735/1998	17/01/2012	MUKUNDARBHAI HIRALAL SHAH,	MR MA KHARADI	CHAMPAKBHAI F VASAVA DELETED,KIRITBHAI NARSHIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MS MEGHA JANI
7596	FA/739/1998	12/03/2009	BABULAL GOVINDBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	MR RR MARSHALL	BHADRABEN KISHOREKUMAR PATEL MINOR,KAILASBEN W/O KISHOREKUMAR PATEL,MINOR MEENABEN D/O FUSABHAI PATEL,MINOR ALKABEN D/O FUSABHAI PATEL,MINOR RANJANABEN D/O FUSABHAI PATEL,FUSABHAI PANNABHAI PATEL,MOLIBEN WD/O FUSABHAI PATEL,MINOR JAISHREEBEN KISHOREBHAI PATEL	NOTICE NOT RECD BACK,NOTICE UNSERVED
7597	FA/797/1998	08/08/2008	UNION OF INDIA THRO' GENERAL MANAGER,NORTHERN RAILWAY	(MR. JC SHETH)	KRISHAK BHARATI CO.OPERATIVE LTD.,	MR MANISH R BHATT
7598	FA/799/1998	12/08/2008	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULABBA MAHAVIRSINH ZALA WD/O MAHAVIRSINH,KIRANBA MAHAVIRSINH ZALA D/O DECD. MAHAVIRSINH ZALA,N J JOSEPH,GUJARAT STATE FINANCIAL CORPORATION,DULABHAI RAVABHAI AYAR	RULE SERVED,RULE UNSERVED,MR DG CHAUHAN,(MR SURESHM SHAH)
7599	FA/810/1998	12/08/2008	NJ JOSEPH,GUJARAT STATE FINANCIAL CORPORATION	MR DG CHAUHAN	GULABBA MAHAVIRSINGH ZALA WD/O DECD. MAHAVIRSINGH ZALA,KIRANBA D/O DECD. MAHAVIRSINGHZALA,MAHIPATSINGH MAHAVIRSINGH ZALAS/O DECD. MAHAVIRSINGH ZALA,UNITED INDIA INSURANCE CO.LTD.,DULABHAI RAVABHAI AYER	RULE SERVED,RULE UNSERVED,MR RR MARSHALL,(MR PV NANAVATI),MR VIBHUTI NANAVATI,(MR SURESHM SHAH)
7600	FA/811/1998	06/05/2016	PRAFULBHAI VITTHALBHAI PATEL,	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH, VADODARA,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH,MR SHALIN N MEHTA
7601	FA/812/1998	06/05/2016	TARABEN WD/O BHAILALBHAI PATEL,	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH
7602	FA/813/1998	06/05/2016	KOKILABEN @ NIRANJANBEN PRAFULBHAI PATEL,	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7603	FA/814/1998	06/05/2016	VITTHALBHAI HARMANBHAI PATEL,	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH
7604	FA/815/1998	06/05/2016	NEHALBEN PRAFULBHAI PATEL [MINOR],	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH
7605	FA/816/1998	06/05/2016	VITHALBHAI HARMANBHAI PATEL,SANJAY VITHALBHAI PATEL,VARSHABEN W/O PRAMODBHAI R PATEL	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH
7606	FA/817/1998	06/05/2016	VARSHABEN PRAMODBHAI PATEL,	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH
7607	FA/818/1998	06/05/2016	TARABEN WD/O GORDHANBHAI BHAILALBHAI,NRUPESHKUMAR GORDHANBHAI PATEL(MINOR),MINOR RAKESHKUMAR GORDHANBHAI,HIRABEN WD/O BHAILALBHAI FULABHAI	MR MTM HAKIM	CHAMPAKBHAI F VASAVA,KIRITBHAI NARSOBHAI PATEL,UNITED INDIA INSURANCE CO LTD,MUKUNDLAL HIRALAL SHAH,ORIENTAL INSURANE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR DARSHAN M PARIKH,MR HM PARIKH
7608	FA/820/1998	17/07/2015	NARANBHAI SOMABHAI PATEL,	MR VASANTS SHAH	RAFIQBHAI HASANBHAI MANSURI,MOHMAD YUSUFKHAN UMRAVKHAN PATHAN,UNITED INDIA INSURANCE CO LTD,DINESHCHANDRA BHAGVANDAS PATEL (DELETED),PATEL DAHYABHAI MOHANDAS,ISHWARBHAI SOMABHAI PATEL	NOTICE SERVED,DELETED,MR ASHISH M DAGLI
7609	FA/821/1998	09/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	BALABA CHANDUBHA JADEJA WD/O DECD.CHANDUBHA MOHABATSINH,VILASBA CHANDUBHA JADEJA D/O DECD. CHANDUBHA MOHABATSINH,RAVIRAJSINH CHANDUBHA JADEJA S/O DECD.CHANDUBHA MOHABATSINH,RAMDEVSINH CHANDUBHA JADEJA S/O DED.CHANDUBHA MOHABATSINH,GB NAHTA	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7610	FA/834/1998	06/03/2009	MAMAD YAKUB MAJOTHI,	MR RK MISHRA	BHARA KHETSI GADHVI,DULA RAMSHI GADHVI,INSURANCE COMPANY OF TRUCK NO GTP 5487,KESHU VIKRAMBHAI ODEDARA,NEW INDIA INSURANCE CO.LTD.	,MR SANDIP C SHAH
7611	FA/837/1998	14/12/2018	PHILIPS FABRICS,	MR KK NAIR	KG & COMPANY,	MR AC GANDHI
7612	FA/838/1998	25/08/2011	EEPPY FABRICS,	MR KK NAIR	GUPTA & COMPANY,	MR AC GANDHI
7613	FA/840/1998	07/10/2009	SHIRAJUDDIN SHARFUDDIN MALEK DECD.THROUGH HIS HEIRS:-,MAHERUNISHA WD/O SHIRAJUDDIN SHAFRUDDIN,AABEDIN SHIRAJUDDIN MALEK,TAMIJUNISHA SHIRAJUDDIN MALEK	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	GOVERNMENT PLEADER,MR JR SHAH
7614	FA/841/1998	07/10/2009	SIKANDERMIYA MAHAMADMYA MALEK,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7615	FA/842/1998	07/10/2009	AMBALAL SOMABHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7616	FA/843/1998	07/10/2009	ALARUKHA BAKARKHAN PATHAN DECDTHRO'HEIRS HABIBULLAKHAN A & 3,HABIBULLAKHAN ALARUKHAN PATHAN,IQBALHUSSAINKHAN ALARUKHAN PATHAN,FAIZMAHAMAD ALARUKHAN PATHAN,AMINABIBI WD/O ALARUKHAN BAKARKHAN PATHAN	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7617	FA/844/1998	07/10/2009	ANUPRASAD SHANKARLAL PATHAK,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7618	FA/845/1998	07/10/2009	ALLAUDDIN PIRBHAI MALEK DECD. HEIRS LALBIBI WD/O ALLAUDDIN,LALBIBI WD/O ALLAUDDIN PIRBHAIMALEK,MAHAMADHUSAIN ALLAUDDIN,JATTUNBIBI ALLAUDDIN	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7619	FA/846/1998	07/10/2009	ABHERAMBHAI KARIMBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7620	FA/848/1998	07/10/2009	JABANBIBI D/O SHARFUMIYA LALUMIYA,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7621	FA/849/1998	07/10/2009	BASIRMIYA NABIRMIYA,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7622	FA/850/1998	07/10/2009	ABDULRAHAMAN ABDULBHAI MALEK,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7623	FA/851/1998	07/10/2009	SHIRAJUDDIN JIVAMIYA MALEK,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7624	FA/852/1998	07/10/2009	AHMADMIYA KALUMIYA DECD.THRO' HEIRS NOORMIYA AHMADMIYA MALEK,NOORMIYA AHMADMIYA MALEK,BASIRMIYA NABIBMIYA	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7625	FA/853/1998	07/10/2009	DANABHAI LAGRABHAI BHARVAD,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7626	FA/854/1998	07/10/2009	PANKAJKUMAR KANTILAL,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7627	FA/855/1998	07/10/2009	SADARBIBI WD/O AMIR SHAH,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE NOT RECD BACK,NOTICE SERVED,MR JR SHAH
7628	FA/856/1998	07/10/2009	SAKALCHAND KESHAVLAL DECD.THROHEIRS RAMESHBHAI SAKALCHAND,RAMESHBHAI SAKALCHAND,NARESHBHAI SAKALCHAND,PRADHUMANBHAI SAKALCHAND	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7629	FA/857/1998	07/10/2009	JAYANTIBHAI DAHYABHAI DALVADI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE NOT RECD BACK,NOTICE SERVED,MR JR SHAH
7630	FA/858/1998	07/10/2009	JAYANTILAL CHHOTALAL PANDYA,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH

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7631	FA/859/1998	07/10/2009	SAKALCHAND KESHAVLAL DECD.THROHEIRS RAMESHBHAI SAKALCHAND,RAMESHBHAI SAKALCHAND,NARESHBHAI SAKALCHAND,PRADHUMAN SAKALCHAND	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7632	FA/860/1998	07/10/2009	MAHAMADHUSAIN ALLAUDDIN MALEK,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7633	FA/861/1998	07/10/2009	GOTAMLAL RANCHHODDAS,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7634	FA/862/1998	07/10/2009	AHMADMIYA KALUMIYA MALEK DECD.THRO'HEIR NOORMIYA AHMADMIYA,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7635	FA/863/1998	07/10/2009	JAMALLUDDIN AKBARMIYA MALEK,TAMIJUDDIN ALLAUDDIN MALEK	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7636	FA/864/1998	07/10/2009	DHULABHAI CHUTHABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7637	FA/865/1998	07/10/2009	MARIYAM WD/O HASANBHAI KASAMBHAI THRO'HEIR ADAMBHAI,ADAMBHAI HASANBHAI,ISMAILBHAI HASANBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7638	FA/866/1998	07/10/2009	ZIAUDDIN ABDULMIYA AS HEIR OF JITINBIBI WD/O ABDULMIYA,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7639	FA/867/1998	07/10/2009	KUSUMBIBI LALUMIYA GANDHI,MAHAMADMIYA LALUMIYA GANDHI,FAKRUDDIN LALUMIYA GANDHI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7640	FA/868/1998	07/10/2009	GODAJI DHANAJI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7641	FA/869/1998	07/10/2009	INAYATKHAN M PATHAN,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7642	FA/870/1998	07/10/2009	NARMADASHANKER CHHAGANLAL JOSHI DECD.THRO'HEIRS LALITABE,LALITABEN WD/O NARMADASHANKER CHHAGANLAL,NARENDRAKUMAR NARMADASHANKER JOSHI,KAUSHIKUMAR NARMADASHANKER JOSHI,VARSHABEN NARMADASHANKER JOSHI,UPENDRAKUMAR NARMADASHANKER JOSHI,PARESHKUMAR NARMADASHANKER JOSHI,NIMESHKUMAR NARMADASHANKER JOSHI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7643	FA/871/1998	07/10/2009	BUDHAJI HETNAJI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7644	FA/872/1998	07/10/2009	SHANABHAI R DALVADI THRO'HEIRSJAYABEN SHANABHAI DALVADI,JAYABEN SHANABHAI DALVADI,NARENDRAKUMAR SHANABHAI DALVADI,VINODKUMAR SHANABHAI DALVADI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7645	FA/873/1998	07/10/2009	KIRANKUMAR MOTIBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7646	FA/874/1998	07/10/2009	HEMANTKUMAR MOTIBHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7647	FA/875/1998	07/10/2009	SUSHRUTKUMAR MOTIBHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7648	FA/876/1998	07/10/2009	NANABHAI AHMADMIYA MALEK,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AHEMDABAD URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR JR SHAH
7649	FA/954/1998	27/03/2009	MOHMEDHUSSAIN SULEMANBHAI,	MR JF MEHTA	USMANGANI SULEMANBHAI DESAI,AMEENABEN SULEMANBHAI DESAI	MR SHAKEEL A QURESHI
7650	FA/956/1998	27/04/2018	BALVANTBHAI SOMABHAI,GANPATBHAI RAMJIBHAI DEVKAR	NOTICE SERVED	PRAVINBHAI ISHVARBHAI PATEL,	MR BS PATEL
7651	FA/997/1998	05/06/2017	MANJULABEN NAVINCHANDRA SHAH,BHARATKUMAR NAVINCHANDRA SHAH,SHITALBEN NAVINCHANDRA SHAH	MR NK MAJMUDAR	KANCHANBHAI JESINGBHAI BARIYA,MOHMMED ABDUL HATHILA,NATIONAL INSURANCE CO.LTD.,BECHARDAS GORDHANDAS SHAH,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,(MR MAULIK J SHELAT)
7652	FA/998/1998	05/06/2017	SUNITABEN MUKESHBHAI SHAH,PARTIK MUKESHBHAI SHAH,KYATIBEN MUKESHBHAI SHAH,RICHABEN MUKESHBHAI SHAH	MR NK MAJMUDAR	KANCHANBHAI JESINGBHAI BARIYA,MOHMMED ABDUL HATHILA,NATIONAL INSURANCE CO.LTD.,BECHARDAS GORDHANDAS SHAH,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,(MR MAULIK J SHELAT)
7653	FA/999/1998	29/09/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR DEVANG NANAVATI, (MRS VD NANAVATI)	VINAYAKANT MULCHANDBHAI GANDHI,STATE OF GUJARAT,SANDHI SULEMAN ALI SINCE DECEASED THRO HEIRS AND LR,AMINABEN WD-O SULEMAN ALI,RAFIK S-O SULEMAN ALI,JETUN MUMTAZ D-O SULEMAN ALI,SONBAI SUMERABEN D-O SULEMAN ALI	,NOTICE SERVED,MR RC KAKKAD
7654	FA/1000/1998	29/09/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR DEVANG NANAVATI	BHARATKUMAR JAMNADAS,STATE OF GUJARAT	DS AFF.NOT FILED (N), (MR RM CHHAYA)
7655	FA/1001/1998	29/09/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR DEVANG NANAVATI	DILIPKUMAR DHIRAJLAL SHAH,STATE OF GUJARAT	NOTICE SERVED,MR HRIDAY BUCH
7656	FA/1002/1998	29/09/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR DEVANG NANAVATI	POPATLAL VALLABHJI MADHWANI,STATE OF GUJARAT	NOTICE SERVED,MR HRIDAY BUCH
7657	FA/1005/1998	20/09/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION.,	MRS VASAVDATTA BHATT	SAVITABEN WD/O DECD. SOMABHAI ISHWARBHAI PARMAR,MINOR MAHESH SOMABHAI PARMAR,MINOR VIJAY SOMABHAI PARMAR,MINOR SURESH SOMABHAI PARMAR,MEENABEN ISHWARBHAI PARMAR M/O DECD. SOMABHAI I PARMAR,ISHWARBHAI NATHABHAI PARMAR F/O DECD. SOMABHAI I PARMAR,KANTIBHAI CHHAGABHAI THAKORE,NARENDRASINH J THAKORE,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA,MR KV SHELAT
7658	FA/1006/1998	20/09/2013	GSRTC,	MRS VASAVDATTA BHATT	MAHENDRABHAI DAYABHAI SOLANKI B/O DECD. RAMESHBHAI D SOLANKI,SAMUBEN RAMESHBHAI SOLANKI WD/O DECD. RAMESHBHAI SOLANKI,REVABEN DAYABHAI SOLANKI M/O DECD. RAMESHBHAI D SOLANKI,DAYABHAI CHATURBHAI SOLANKI F/O DECD. RAMESHBHAI D SOLANKI,KANTIBHAI CHHAGABHAI THAKORE,HARENDRASINGH J THAKORE,ORIENTAL INSURANCE CO.	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR RAJNI H MEHTA,MR HM PARIKH
7659	FA/1007/1998	20/09/2013	GSRTC,	MRS VASAVDATTA BHATT	HARENDRASINGH JAYENDRASINGH THAKORE,ORIENTAL INSURANCE CO.	
7660	FA/1009/1998	17/01/2012	RANJANBEN DINESHCHANDRA SHRIMALI,MINOR DIVEYESHKUMAR D SHRIMALI,HIRABHAI MAHIJIBHAI SHRIMALI,KAMLABEN HIRABHAI SHRIMALI	MS PAURAMI B. SHETH	CHANDUBHAI RAIJIBHAI BARIYA,JITENDRABHAI BHAILALBHAI PATEL,ORIENTAL INSURANCE CO.LTD.,VISHNUPANT RAMCHANDRA MANDIK,NEWL INDIA ASSURANCE CO.LTD.	,MR DARSHAN M PARIKH
7661	FA/1011/1998	17/01/2012	GALIBEN WD/O MANSUKHBHAI CHHENDABHAI NAIK,MANGIBEN MANSUKH,PRABHAT MANSUKH,MINOR RAMILABEN MANSUKH,MINOR AJAMAL MANSUKH,MINOR ASHWIN MANSUKH	MR MA KHARADI	SARDARALI ALIMAHAMED MAKRANI,ABDULAZIZ ABDULMAJID DAV,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MS MEGHA JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7662	FA/1012/1998	16/07/2008	JUBEDABAI OSMAN GHANCHI,	MR GAURANG H BHATT	SECRETARY,STATE OF GUJARAT,DB SHAH,MANSUKH VALJI,MANSUKH PRAGJI,ANILKUMAR JAYENDRA,AAPADAN SAMANT	GOVERNMENT PLEADER,NOTICE SERVED,MR PR THAKKAR
7663	FA/1014/1998	23/01/2008	LALITA PISHORILAL VIJAN,BALA PISHORILAL VIJAN,MAMTA PISHORILAL VIJAN	MR MTM HAKIM	OMPRAKASH PISHORILAL VIJAN,ORIENTAL INSURANCE CO LTD	MR KK NAIR,MR MAKBUL I MANSURI
7664	FA/1025/1998	28/02/2012	MANGLABEN W/O DECD. SATISH SAKHARAM JAGADALE,VAISHALI D/O DECD. SATISH SAKHARAM JAGADALE,DEUBAI SAKHARAM JAGADALE	(MR NALIN K THAKKER)	MEGHAJI RATA JOGI,RAVINDERSING SHOBHASING,NEW INDIA INSURANCE CO.LTD.,VELAJI SHIVAJI AYER,JAMAL SULEMAN BAKALI,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MR AJAY R MEHTA,MR RAJNI H MEHTA,MR CH VORA
7665	FA/1026/1998	28/02/2012	RADHIBAI W/O KRISHNA INGALE,	(MR NALIN K THAKKER)	MEGHAJI RATA JOGI,RAVINDERSING SHOBHASING,NEW INDIA INSURANCE CO.LTD.,VELAJI SHIVAJI AYER,JAMAL SULEMAN BAKALI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR AJAY R MEHTA,MR CH VORA
7666	FA/1030/1998	23/01/2008	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	LALITA PISHORILAL VIJAN,BALA PISHORILAL VIJAN,MAMTA PISHORILAL VIJAN,OMPRAKASH PISHORILAL VIJAN	MR MTM HAKIM
7667	FA/1031/1998	23/01/2008	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RAMJAS DALAIYA YADAV,SHYAMA DEVI RAMJAS YADAV,OMPRAKASH PISHORILAL VIJAN	MR MTM HAKIM
7668	FA/1032/1998	23/01/2008	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	ABDULGAFOOR MOHMEDHUSSEN,HAMEEDABIBI ABDULGAFOOR,OMPRAKASH PISHORILAL VIJAN	MR MTM HAKIM
7669	FA/1033/1998	11/04/2012	PARMAR BALVANTSINH HARISINH,UPADHYAYA RATILAL AMRUTLAL,JAYANTILAL MAGANLAL PATEL	MR JV JAPEE	NATWARLAL KALIDAS PATEL,PATEL SHANKERBHAI MANIBHAI,PATEL DHIRAJKUMAR JOITARAM,PATEL GIRISHKUMAR POPATBHAI,CHARITY COMMISSIONER	GOVERNMENT PLEADER,MR MI MERCHANT
7670	FA/1035/1998	09/01/2020	MUNICIPAL CORP.OF AHMEDABAD,	MR DEEP D VYAS	KANJIBHAI CHUNILAL THAKKAR,	MR MA PAREKH,MR.SUNIL B DAVE
7671	FA/1036/1998	09/01/2020	MUNICIPAL CORP.OF AHMEDABAD,	MR PRASHANT G DESAI	BHUDARJIBHAI CHUNILAL DAKSHINIDECD.THRO'HIS HEIRS,SURESHBHAI BHUDARJIBHAI DAKSHINI,BHARATBHAI BHUDARJI DAKSHINI,JANAKBHAI BHUDARJI DAKSHINI,JAYANTIBHAI BHUDARJI DAKSHINI,DHALUBEN BHUDARJIBHAI DAKSHINI	,ADVOCATE NOTICE SERVED,MR MA PAREKH
7672	FA/1037/1998	15/02/2016	KAMLABA RANJITSINH,JAISHREEBA RANJITSINH,SIDDHARAJ RANJITSINH,PRATIPAL RANJITSINH	,MR HD CHUDASAMA	BHAVARSINH MIRSINH JAT,STATE OF GUJARAT,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED,MR AJAY R MEHTA
7673	FA/1072/1998	07/02/2012	KALUBHAI HUSENBHAI,AMINABEN KALUBHAI,SAKINABEN KALUBHAI,YAKUBBHAI KALUBHAI	(MR MB GANDHI)	GUJARAT STATE ROAD TRANSPORT CORPORATION.,	MRS VASAVDATTA BHATT
7674	FA/1073/1998	12/03/2018	MINOR BABI KINJAL D/O HASMUKH BHAI MANGALDAS,MINOR PRANAV HASMUKHBHAI SHAH,REKHABEN WD/O HASMUKHBHAI MANGALDAS SHAH	MR AV PRAJAPATI	RAJESH SHIVLAL THAKKER,DHIRENDRAKUMAR ISHWARLAL VARIYA,NATIONAL INSURANCE CO.LTD.	,MR SUNIL B PARIKH
7675	FA/1075/1998	19/02/2018	RATILAL JADAVJI,SAMUBEN WD/O RATILAL JADAVJI,BHUPATBHAI RATILAL JADAVI	,MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
7676	FA/1076/1998	08/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	KAMUBEN VALJIBHAI,GHANSHYAM VALJIBHAI [MINOR],RAMESH VALJIBHAI [MINOR],SATISH VALJIBHAI [MINOR],MONGHIBEN GORDHANBHAI,EXECUTIVE ENGINEER,ASHVIN MANHERLAL DAVE	NOTICE SERVED,MR KH BAXI,MR R E VARIAVA

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7677	FA/1082/1998	22/12/2011	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	HARESHKUMAR BHURABHAI JOGI MINOR THRO'BHURABHAI J JOGI,SUMAR ISHAQ KATHI,DAYABHAI CHATURANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR KETAN D SHAH
7678	FA/1083/1998	29/02/2012	NEW INDIA ASSURANCE CO.LTD.,BHIKHABHAI GANGABHAI AHIR,ABDREMAN SALEBHAI ARBA	(MR HM BHAGAT),MR SUNIL B PARIKH	DHANUBAI RAMJI AHIR WD/O DECD.RAMJI JIVA,JIVABHAI BHOJABHAI AHIR F/O DECD. RAMJI JIVA,JANIBAI JIVABHAI AHIR M/O DECD. RAMJI JIVA	SERVED BY AFFIX(N)
7679	FA/1103/1998	08/12/2008	PRAMILABEN BHIKUBHA BHAVSAR,BHIKUBHAI SHANKERLAL BHAVSAR	MR RR MARSHALL	PRADEEPBHAI NATVARSINH RAJ,KANUBHAI HARJEEVANDAS PATEL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MS AVANI S MEHTA
7680	FA/1105/1998	12/07/2013	WIMCO LTD.,	MR DARSHAN M PARIKH	LIBERTY MATCH COMPANY PVT.LTD.,WESTERN INDIA AGENCY,BHARAT K JADAV,PURSHOTTAM SONANT,SHAYASI GENERAL STORES,SH SOPARIWALA,ASMANI TOBACCO STORES	RULE SERVED,MR AMAR N BHATT
7681	FA/1107/1998	06/07/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	VD PATEL &CO.,	MR GT DAYANI
7682	FA/1112/1998	05/08/2011	MOHANNAGAR CO.OP.HOUSING SOC. LTD,CHAIRMAN/SECRETARY,	MR SA DESAI	SAVJIBHAI SENDABHAI HIS HEIRS & L.RS.,RAMESHBHAI SAVJIBHAI,SURESHBHAI SAVJIBHAI,JAYANTIBHAI SAVJIBHAI,HANSABEN SAVJIBHAI,CHANDUBHAI SAVJIBHAI,NITISHBHAI SAVJIBHAI,KOKILABEN SAVJIBHAI,BABUBEN WD/O.SAVJIBHAI SENDHABHAI	(MR NS SHETH)
7683	FA/1114/1998	21/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SHARDABEN DAYABHAI PATEL,DAYABHAI GORDHABHAI PATEL,HEMABEN RAMESHBHAI PATEL,BHIKABHAI VITHALDAS PRAJAPATI	DELETED,MR MTM HAKIM,MR DIPAN DESAI
7684	FA/1207/1998	13/03/2012	KAUSHIKKUMAR JAYANTILAL PANDYA,SAROJBEN KAUSHIKKUMAR PANDYA	MR BHARAT JANI	ASHOKUMAR OMPRAKASH,PARAMJEET SINH JAGTARSINH,NATIONAL INSURANCE CO.LTD.,KANUBHAI SHANABHAI JADAV,PRABHATSINH SHANABHAI JADAV,NATIONAL INSURANCE CO.LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MS AVANI S MEHTA
7685	FA/1215/1998	01/02/2019	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI	NIRMALABEN W/O BHARATKUMAR DHRURNA,URVI D/O LATE BHARATKUMAR DHRURNA,KALPA D/O LATE BHARATKUMAR DHRURNA,SUCHITA D/O LATE BHARATKUMAR DHRURNAAPPEND,DHAVAL S/O LATE BHARATKUMAR DHRURNA,STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,NOTICE SERVED,MR GI DESAI,MR NILESH M SHAH,VIRAL K SHAH
7686	FA/1646/1998	07/10/2009	RASHIKLAL MOHANLAL SHAH DECD. THRO'HEIRS ANILBHAI R SHAH,ANILBHAI RASIKLAL SHAH,SHRIPALBHAI RASIKLAL SHAH,ATULBHAI RASIKLAL SHAH,SAROJBEN ANILKUMAR SHAH,HEMABEN DEVENDRAKUMAR SHAH	MR NITIN M AMIN	SPECIAL LAND ACQUISITION OFFICER,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	GOVERNMENT PLEADER,MR PR NANAVATI
7687	FA/1684/1998	20/01/2012	SUNITA RAMESH KARRA,ANIL RAMESH KARRA,MINOR,THRO HIS MOTHER SUNITA RAMESH KARRA,KANAIYALAL DHANRAJMAL KARRA,TARABEN KANAIYALAL KARRA	MR JITENDRA MALKAN	LAXMANSINH KALUSINH CHAUHAN,VADILAL MARKETING PVT LTD,NEW INDIA ASSURANCE CO LTD	
7688	FA/1685/1998	20/01/2012	MAGANLAL LEDBRAJMAL,	MR JITENDRA MALKAN	LAXMANSINH KALUSINH,VADILAL MARKETING PVT LTD,NEW INDIA ASSURANCE CO LTD	
7689	FA/1686/1998	19/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SAJJANBEN BABUJI RAJPUT,FULAJI BABUJI [MINOR],ANIL BABUJI [MINOR],SARLABEN CHANDANJI RAJPUT,BHIKHABHAI SOMABHAI RATHOD	NOTICE SERVED,MR MTM HAKIM
7690	FA/1689/1998	10/01/2012	CHATURBHAI SONAJI THAKORE,SITABEN AMARSINH THAKORE WD/O AMARSINH NAVAJI THAKORE	MS MEGHA JANI	MAHESHBHAI KARSHANBHAI PATEL,KARSHANBHAI HIRDAS PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE UNSERVED,MR RITURAJ M MEENA

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7691	FA/1690/1998	15/09/2008	GSRTC,	MR HARDIK C RAWAL	GHANSHYAM KANTILAL SONEJI DECDTHRO'HEIRS NARMADABEN KANTILAL,KANTILAL KULAJIBHAI DEID AND DELETED,ANATRAY KANTILAL,BHARATKUMAR KANTILAL,MANJOKUMAR KANTILAL,MUKESHKUMAR KANTILAL,MORARDAN UMEDSINH GADHVI	
7692	FA/1713/1998	29/02/2012	AHMEDABAD MUNICIPAL CORP,	MR RR MARSHALL	DANJIBHAI POPATBHAI PATEL,GODAVARIBEN POPATBHAI PATEL,MANJULABEN POPATBHAI PATEL,KESHAVLAL MANGAL PATEL DELETEDAS PER CT ORDER 24.2.12,BHAGYESH HARIBHAI PANDYA DELETED AS PER CT ORDER 24.2.12,AJITSINGH NATUSINGH SHEKHAVAT	,SERVED BY AFFIX(N),DELETED,MR SANDIP C SHAH
7693	FA/1753/1998	10/01/2012	ASHOKBHAI GORDHANDAS SHAH,	MR HARIN P RAVAL	JANAKBHAI J MISTRY,AURO PUMPS PVT.LTD.,UNITED INDIA ASSURANCE CO.LTD.,AKHTARKHAN SAKHAVATKHAN PATHAN,NARSINHBHAI PRABHUDAS PATEL,NEW INDIA ASSURANCE CO.LTD.	UNSERVED EXPIRED (N),RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR DARSHAN M PARIKH
7694	FA/1793/1998	25/08/2011	BHARATKUMAR BABULAL VALAND,	(MR RM CHHAYA),(MR HJ NANAVATI)	PARSHWANATH HOUSING FINANCE CORPORATION,SURENDRA PRATPSINH MATAPRASAD,PUNAMCHAND DHANABHAI PATEL,HARISIDHA CONSTRUCTION PVT.LTD	,MR JAYESH M PATEL
7695	FA/1794/1998	25/08/2011	JASHWANTLAL LALLUBHAI SUTHAR,	(MR RM CHHAYA),(MR HJ NANAVATI)	PARSHWANATH HOUSING FINANCE CORPORATION,BHARATKUMAR BABULAL VALAND,VIRENDRA PRAPATSINH MATAPRASAD,HARISIDHA CONSTRUCTION PVT LTD	,MR JAYESH M PATEL
7696	FA/1795/1998	25/08/2011	DIPAK CHANDULAL SHAH,	(MR RM CHHAYA),(MR HJ NANAVATI)	PARSHWANATH HOUSING FINANCE CORPORATION,SHRINIVASAN K PATEL,VILOCHANABEN DASHRATHLAL PATEL,HARISIDHA CONSTRUCTION PVT LTD	,MR JAYESH M PATEL
7697	FA/1796/1998	10/01/2012	BALCHANDRA KANTILAL SHAH,KUSUMBEN BALCHANDRA SHAH	MR JA ADESHRA	ORIENTAL SHERWOOL PVT.LTD.,ANANTKUMAR AMBAPRASAD RAVAL,NATIONAL INSURANCE CO.LTD.,AYUBBHAI SATTARBHAI,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
7698	FA/1798/1998	16/03/2012	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KETANKUMAR BALVANTBHAI BAROT HEIRS AND L.RS.,HARSHIKABEN W/O KETANKUMAR BAROT,KHYATI D/O KETANKUMAR BAROT,NILESH BALVANTBHAI BAROT,MINORTHRO'KETANKUMAR B BAROT,MANISHABEN BALVANTBHAI BAROT, MINOR,THRO'KETANKUMAR B BAROT,OZA TRIBHOVANDAS JOGESHWARPRASAD,NEW INDIA INSURANCE CO LTD	,NOTICE SERVED,MR RAJNI H MEHTA,MR VASANTS SHAH,MS LILU K BHAYA
7699	FA/1800/1998	16/03/2012	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KETANKUMAR BALVANTBHAI BAROT HEIRS AND LEGAL REPRESENTATIVE,HARSHIKABEN W/O KETANKUMAR BAROT,KHYATI D/O KETANKUMAR BAROT,NILESH BALVANTBHAI BAROT,MINORTHRO'KETANKUMAR B BAROT,MANISHABEN BALVANTBHAI BAROT, MINOR,THRO'KETANKUMAR B BAROT,OZA TRIBHOVANDAS JOGESHWARPRASAD,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX. (R),MR RAJNI H MEHTA,MR VASANTS SHAH,MS LILU K BHAYA
7700	FA/1801/1998	16/09/2009	GUJARAT ELECTRICITY BOARD,GUJARAT ELECTRICITY BOARD	(MR GIRISH D BHATT)	KHIMABHAI SOMJIBHAI ZARU,	MR MEHUL S SHAH,(MR SURESHM SHAH)

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7701	FA/1803/1998	16/09/2009	GUJARAT ELECTRICITY BOARD,GEB	(MR GIRISH D BHATT)	MAYABA RAGHUJEE JADEJA,KRISHNABEN RAGHUJEE JADEJA [MINOR]THRO'MAYABA,JASHUBHA RAGHUJEE JADEJA MINOR THRO.MAYABA,PRAKASHBA RAGHUJEE JADEJA [MINOR]THRO'MAYABA,HANUBHA RAGHUJEE JADEJA-MINOR THRO'MAYABA	MR MEHUL S SHAH,(MR SURESHM SHAH)
7702	FA/1813/1998	24/08/2011	GUJARAT STATE WAREHOUSING CORP.,	MR PRAKASH K JANI	GODHRA NAGARPALIKA,	(MR RN SHAH)
7703	FA/1815/1998	30/07/2008	SATYENDRAKUMAR A PATEL,	M/S TRIVEDI & GUPTA	ABDULLATIF AHMEDHUSAIN SHEIKH,ORIENTAL INSURANCE CO LTD,YUSURBHAI PIRBHAI	UNSERVED EXPIRED (R),MR RAJNI H MEHTA
7704	FA/1817/1998	23/01/2012	KANJIBHAI PANCHANBHAI PATEL,	MR MA PAREKH	VAGHABHAI NATHABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,PATEL SAW MILL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR YN RAVANI,MR HARDIK C RAWAL,MR GC MAZMUDAR,MR HG MAZMUDAR
7705	FA/1818/1998	23/01/2012	RAMBAI WIFE OF KANJIBHAI PANCHANBHAI PATEL,	MR MA PAREKH	VAGHABHAI NATHABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,PATEL SAW MILL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR YN RAVANI,MR HARDIK C RAWAL
7706	FA/1819/1998	23/01/2012	ARJUNBHAI MAJIBHAI PATEL,MAGANBHAI MANJIBHAI PATEL,RANCHHODBHAI MAJIBHAI PATEL	MR MA PAREKH	VAGHABHAI NATHABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,PATEL SAW MILL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR YN RAVANI,MR HARDIK C RAWAL
7707	FA/1820/1998	23/01/2012	KHUSHAL PREMJIBHAI PATEL-MINOR,NATWARLAL PREMJIBHAI PATEL (MINOR),RANGITABEN PREMJIBHAI PATEL [MINOR],NIRMALABEN WD/O PREMJIBHAI KANJIBHAI PATEL,RAMBAI WIFE OF MANJIBHAI PANCHANB HAI PATEL,BHARTIBEN D/O KANJIBHAI PANCHANBHAI [MINOR],BABITABEN D/O. KANJIBHAI PANCHANBHAI PATEL [MINOR],KANJIBHAI PANCHANBHAI PATEL	MR MA PAREKH	VAGHABHAI NATHABHAI,GSRTC,PATEL SAW MILL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,MR YN RAVANI,MR HARDIK C RAWAL
7708	FA/1882/1998	02/02/2012	MUSAJI FAKIR MOHMED,YUNUS RAJABBHAI MULTANI,MOHMED ESMAIL A KAGZI	(MR DHIRENDRA MEHTA)	NAWAB MIR USMAN ALAM KHAN S/O LATE NAWAB MIR SULTAN ALAM,CHARITY COMMISSIONER	GOVERNMENT PLEADER,MS KJ BRAHMBHATT
7709	FA/1886/1998	25/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI BHIKHABHAI (DECD.THRO.HEIRS),CHAMPABEN BABUBHAI BADRUKHIYA,KALPESH BABUBHAI [MINOR] THOR.CHAMPABEN,MUNNO BABUBHAI [MINOR] THRO. CHAMPABEN,BHIKHABHAI JIVRAJBHAI,GAURIBEN BHIKHABHAI BADRUKHIYA,JINABHAI ZAVERBHAI,AMARSINH MAHAVIRSINH GOHIL	,NOTICE SERVED,MR. BHARGAV N. BHATT
7710	FA/1890/1998	30/11/2018	NARGESH R ZARIWALA,	MR KK SHAH	BOMI KAVINA,ANKELESHWAR NAGARPALIKA,BOMI R ZARIWALA,RUSI NARIMAN,JAMI N KATHAWALA,KASHMIRA MOHBHOOBANI (NEE KASHMIRA KATHAWALA)	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),NANAVATY ADVOCATES
7711	FA/1893/1998	25/08/2011	VINAYAK S MAHAJAN,POA OF INDIRABEN RAMESHBHAI RAAL,	(MR RM CHHAYA),(MR HJ NANAVATI)	PARSHWANATH HOUSING FINANCE CORP.,KANTABEN BHAISHANKER RAVAL,HANSABEN JAGDISHCHANDRA JOSHI,HARISIDHA CONSTRUCTION PVT.LTD	RULE SERVED,MR JAYESH M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
7712	FA/1894/1998	23/11/2018	RATILAL NATHUBHAI SATHWARA,PARSHURAM UMIYASHANKER BHAGAT,RATILAL HAMICHAND RAMI,BABULAL HAMICHAND RAMI,NARENDRASINH PRUTHVISINH VAGHELA,SATJI BADARJI CHAVDA,HASMUKHBHAI AMBALAL PAELL,RAMSINH GORDHANSINH SISODIYA,KAPILAGAURI CHUNILAL JOSHI,TAKHATSINH K VAGHELA,NATWARLAL PUNJALAL VYAS,MANJULABEN PANDYA M,PRAVINABEN JAYANTILAL,GOPALKRISHNA NAVRATNAMAL GARG,PRATAPSINH GULABSINH CHAVDA,PARSHOTAM JETHABHAI RAMI,KANTILAL PUNJALAL SHAH,VASANTLAL JIVRAMDAS MISTRY,RAMANLAL PARSHOTTAMBHAI PATEL,SUDHAKAR VISHVANATH VORKAR,KIRITKUMAR CHHOTALAL DARJI,MANEKLAL AMBALAL PATEL,PARMAR GULABSINH MANUBHA,HIMMATSINH ARJUNSINH,SOMABHAI MAVJIBHAI PATEL,KANSARA CHAITANYA VRAJLAL,HIRABHAI PURSHOTTAMBHAI MISTRY,KAPILABEN MANILAL PANCHAL,PUNJALAL CHATURVEDI,PANCHAL RAMANLAL DAHYALAL,RAMESH PAREKH C,RAMILABEN HARESHBHAI SHAH,CHANDRARAO SHANKERRAO JAGTAP,SAIRABANU GANIBHAI,KAILASHBEN PRADEEPRAO JAGTAP,MOHANLAL MADMAJI CACHHERA,SUBHADRABEN KETANKUMAR PATEL,KESHALAL BALIRAM PALKAR,BHAGWANDAS NARAYANDAS PATEL,BIPINBHAI M VORA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)	BAI MANEKBEN WD/O JAMNABHAI BHAGUBHAI,CHANDRAKANT BAKULBHAI,VINUBHAI BABUBHAI SHAH,MADHU BUILDERS,NATVARLAL M PATEL,JAGDISHKUMAR SOMABHAI PATEL,TIKABEN AMARSINH BIHOLA,CHIMANLAL KHEMCHAND SHAH,HIMMATSINH PRUTHVISINH VAGHELA,TRIKAMBHAI AMANBHAI PRAJAPATI,USHABEN ARVINDKUMAR SHAH,SUREKHABEN SUBHASHCHANDRA SHAH,DR.PS MEGHNATHI,PRABHUDAS NATHALAL GAJJAR,MUKESHKUMAR DAHYALAL SHAH,CHIMANLAL SHIVABHAI PRAJAPATI,DINESHKUMAR T SONI,CHANDANBEN RATILAL SHAH,ARJUNBHAI BHELAJIRAO,SUMANBEN ASHOKKUMAR,DHARMISHTHABEN HARIBHAI SONI,PRABHUNATH KAILASHNATH NAGAR,GUNVANTIBEN RAMESHCHANDRA CHRISTI,KUNJLATABEN MANILAL DESAI,NARNABHAI GOPALBHAI PATEL,PK AKOOLI,MAGANLAL HIRALAL MALI,MADHVI B PAL,JANAKBHAI D CHOKSI,BATUKSINH KALUBHA JADEJA,DIVYAKANTBEN JASUBHAI PATEL,DWARKADAS G CHATRUVEDI,VISHNUBHAI NARANDAS MODI,PERINBEN,KALYANSINH H CHAUHAN,DINESHKUMAR JAMNADAS MEHTA,NARANBHAI DAHYABHAI PATEL,JAGDISHKUMAR KANTILAL MEHTA,NAGARDAS JOITARAM PATEL,GUNVANTLAL AMRATLAL SHAH,DHARAMSINH TEJUSINH RATHOD,SUMANKUMAR SHANTILAL NAGAR,PRITAMBHAI L MAKHIJA,JASUBEN HARKISHANDAS JAMANI,SHYAMABEN KRISHNAGOPAL BANSAL,BR CHAUDHARI,SHASHIBALA GIDIYONABHAI RANA,KRV NAIR,VAGHELA BALBHADRASINH HIMMATSINH,GORDHANBHAI LALDAS PATEL,PRAMODKUMAR C BUDDDHDEV,GHANSHYAMBHAI NARANDAS,RAMESHCHANDRA KALIDAS SUTHAR,RK THAKKAR,RB TRIVEDI,KANTILAL AMBALAL PATEL,BHARTIBEN KRISHNAKANTBHAI KOTHARI,KANTILAL KESHAVLAL PATEL,LALITBHAI B MAKWANA,LALJIBHAI R PATEL,THAKERSINHBHAI MAHADEVBHAI,KC CHAUHAN,RAMKRISHNA TN,HP SINGH,JYOTIBEN DHRUVKUMAR SHASTRI,JOSHI JAYESHKUMAR MANDNRABHAI,VAGHELA RANVIRSINH M,RASILABEN VASANTBHAI DAVE,HARSHADKUMAR NATWARLAL PARIKH,DAVE PRAMODKUMAR VADILAL,SHANTABEN PASHABHAI PATEL,NARNABHAI SHIVABHAI PATEL,HARISHKUMAR BABULAL MAKWANA,RAMESHCHANDRA RAMCHANDRA HASBAR,RAMANLAL SOMESHWAR PANDYA,MAHENDRASINH SAMATSINH RANA,PRAFULCHANDRA DHIRAJLAL ALIYA,VARSHABEN DILIPKUMAR,GEETABEN KANTILAL RATHOD,BABUBHAI GULABBHAI VASOTA,RAJUBHAI MOHANLAL PUNJABI,GULUBBHA M JHALA,MANUBHAI ISHWARBHAI PATEL,HASMUKHBHAI BACHULAL PATEL,NARANBHAI UGARDAS PATEL,SAJJANSINH JAGATSINH,INDUMATIBEN SHRIKRISHNA KASELKAR,PASHABHAI SHIVABHAI PATEL,KANTABEN MEGHJIBHAI NAKUM,AJITSINH GAMBHIRSINH DARBAR,GHANSHYAMBHAI HIMMATLAL BAROT,KG MENAN,MAYURSINH FATESINH RAJPUT,RAJNIKANT MANEKLAL JANI,PRAHLADSINH DHARMDEVSINH,JAGDISH G SOLANKI,SHAILESHKUMAR J NOTARIA,VINODBHAI MASKARIA,KANKUBEN JDASHRATHBHAI PATEL,LALJIBHAI CHAMANAJI PUROHIT,ROHIT K MEHTA,PREMILABEN BHIKHABHAI,RN DHABHI,MINABEN CHANDRAKNAT PATEL,PRAHLADBHAI J PATEL,SJ MISTRI,HT MISTRI,LALJIBHAI J VADEKAR,GIRISHKUMAR MAHENDRAKUMAR JOSHI,MUKUNDBHAI ACHARATLAL KHATRI,CL SIRKE,RAMANLAL REVABHAI PARMAR,KANAIYALAL AMBALAL VALAND,ALKABEN PRAVINCHANDRA PANDYA,RANJITSINH G RAHTOD,PRAVINBHAI AMRUTLAL DARJI,PRABHUDAS N PATEL,NARENDRAKUMAR NATHALAL MAKWANA,MAHENDRAKUMAR JIVANBHAI,CHANDRAKANT CHHABILDAS MISTRI,BABULAL MANILAL PATEL,RAMESHKUMAR RAMDAS PATEL,DINESHKUMR T SHAH,RAMILABEN V RAJGOR,MADHUKANTANBEN NARMADASHANKAR RAVAL,NARMADASHANKER LALLURAM	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7713	FA/1897/1998	01/10/2015	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	JITKAUR WD/O DHARMSINH FULSINH,RAMKAUR DHARMSINH,GANPATSINH DHARMSINH,FULSINH BUNDISINH,NAJUKKAUR W/O FULSINH BUNDISINH,MINOR GOVINDSINH DHARMSINH THRO'JITKAUR DHARMSINH,PURNABABU,BHUPATSINH TEJSINH	NOTICE SERVED,SERVED BY AFFIX(N),SERVED BY PUBLICATION IN NEWS
7714	FA/1898/1998	08/02/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MINOR SUMITRABEN AMBUBHAI THAKOR,MINOR SATISHBHAI AMBUBHAI THAKOR,FRIEND & GUARDIAN KHODABBHAI SOMABHAI THAKOR,AMBALAL RAMJIBHAI MECWAN,MAHMADSHAFI YUSUFBHAI PASWALA	NOTICE SERVED
7715	FA/1899/1998	08/02/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GANDABHAI SOMABHAI THAKOR,MAHMADSHAFI YUSUFBHAI PASWALA	NOTICE SERVED
7716	FA/1900/1998	08/02/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PARSHOTTAMBHAI RANCHODBHAI THAKOR,MAHMADSHAFI YUSUFBHAI PASWALA	NOTICE SERVED,(MR KR RAVAL)
7717	FA/2003/1998	17/08/2011	HABIBBHAI RAHIMBHAI CHAUDHARY,RAHIMBHAI ABDULLABHAI DHUKA,AHEMADBHAI ALIJI CHAUDHARY,AHEMADBHAI RAHIMBAHI DHUKA	MR EE SAIYED	NURA DAUD CHAUDHARY,DAUD VALI PARBADIYA	MR VIPUL S MODI
7718	FA/2019/1998	09/09/2010	SHANTABEN AMUBHAI ADATIA,RAJEN AMUBHAI ADATIA,HIMANSHU AMUBHAI ADATIA,GITA AMUBHAI ADATIA,RITA AMUBHAI ADATIA,NITABEN JITENDRAKUMAR BUCHARIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	BACHUBHAI VIBHABHAI LUHAR,AB RANA,M/S BHAVNA RADWAYS,NEW INDIA ASSURANCE CO.LTD.,SHRI HAMIRSINH UMEDSINH CHAUHAN. (DELETED AT PER,MANGALMURTI TRAVELS. (DELETED AS PER COURT ORDER,SHRI RAJESH J.TRIVEDI. (DELETED AS PER COURT ORDER,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR DAKSHESH MEHTA
7719	FA/2058/1998	16/08/2012	GUJARAT PRINTED CARTONS AND LABELS PVT.LTD.,	MRS KETTY A MEHTA	PRISM PACKAGING COMPANY,MALAL ASHOKKUMAR GARG,SIDDHARTH ASHOKKUMAR GARG,RAKHI ASHOKKUMAR GARG,GUJARAT FLEXIBLES,ASHOKKUMAR GARG,PRADIPKUMAR AGARWAL S/O NITI PAL AGARWAL	NOTICE SERVED BY DS,MS NANDINI JOSHI,MR AB MUNSHI
7720	FA/2068/1998	20/01/2012	NEW INDIA ASSURANCE CO.LTD.,KHATRI JUNAS ADAM,ADAM HAJI ABDULLA KHATRI	MR RC JANI	SALIM ISHAQ MER,	MR MEHUL S SHAH,(MR SURESHM SHAH)
7721	FA/2069/1998	24/08/2011	GULAM MOHAMADAAZ ASHRAF,YUSUF AZAM ASHRAF	MR NK MAJMUDAR	MOULVI YAKUB ISMAIL ASHRAF,ISMAIL AHMAD ASHRAF,MOHAMAD ISMAIL JIVA,AHMAD YUSUF ASHRAF,YAKUB HASAM MULLA,IBRAHIM AREF NAKHUDA,ISMAIL IBRAHIM ASHRAF,JOINT CHARITY COMMISSIONER	,GOVERNMENT PLEADER,RULE SERVED,MR RS SANJANWALA,(MR SB VAKIL),MS ARCHANA R ACHARYA
7722	FA/2089/1998	14/06/2016	DESAI CONSTRUCTION CO.,	(MR NR SHAHANI)	GOVT.OF GUJARAT,	GOVERNMENT PLEADER
7723	FA/2162/1998	30/03/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SAVITABEN W/O SOMABHAI ISHVERBHAI PARMAR,MINOR MAHESH SOMABHAI PARMAR,MINOR VIJAY SOMABHAI PARMAR,MINOR SURESH SOMABHAI PARMAR,MANIBEN ISHVERBHAI PARMAR,ISHVERBHAI NATHABHAI PARMAR,GENERAL MANAGER,ST CORPORATION,KANTIBHAI CHAGABHAI THAKOR,HARENDRASINH J THAKOR	NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR KV SHELAT
7724	FA/2163/1998	30/03/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	MAHENDRA DAHYABHAI SOLANKI,SAMUBEN RAMESHBHAI SOLANKI,REVABEN DAHYABHAI SOLANKI,DAHYABHAI CHATURBHAI SOLANKI,KANTIBHAI CHAGABHAI THAKOR,GENERAL MANAGER,ST CORPORATION,HARENDRASINH J THAKOR	NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR HM PARIKH
7725	FA/2167/1998	18/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	THAKKAR AND PAHWA ADVOCATES	MINOR MEHULKUMAR RESIKLAL DARJI,	MR MTM HAKIM

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7726	FA/2168/1998	09/03/2011	MAHASUKHBHAI R SHAH,HIRABEN M SHAH,HITESH M SHAH,DIPALI M SHAH	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALAVADRA SINCE DEC.THRU HIS HEIRS,LR,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVDRA,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
7727	FA/2169/1998	09/03/2011	PINTU @ RAJESH SURESHKUMAR SHAH,	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALVADRSINCE DECD.THRU HIS HEIR & LR.,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVADRA.,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
7728	FA/2170/1998	09/03/2011	MADHUBEN @ MADHUKANTABEN M TURAKHIA,SHITALBEN NARENDRABHAI TURAKHIA,AMITBHAI N TURAKHIA,PAPPU M TURAKHIA	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALVADRA SINCE DECD.THRU HIS HEIR,LR,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVADRA.,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
7729	FA/2171/1998	09/03/2011	KIRITKUMAR KANTILAL TURAKHIA,JITENDRAKUMAR KIRITKUMAR TURAKHIA,RONAKKUMAR KIRITKUMAR TURAKHIA	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALVADRA SINCE DECD.THRU HIS HEIR,LR,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVADRA.,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
7730	FA/2172/1998	09/03/2011	MADHUBEN @ MADHUKANTABEN NARENDRABHAI TURAKHIA,	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALVADRA SINCE DECD.THRU HIS HEIR,LR,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVADRA.,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
7731	FA/2173/1998	09/03/2011	SURESHKUMAR RATILAL SHAH,PINTU @ RAJESH SURESHKUMAR SHAH,PRITIBEN SURESHKUMAR SHAH	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALAVADRA SINCE DEC.THRU HIS HEIR,LR,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVADRA.,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	NOTICE SERVED,DELETED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
7732	FA/2174/1998	07/12/2018	DHIRUBHAI NARANBHAI NAYAK,HEMANT DHIRUBHAI NAYAK,ARUN DHIRUBHAI NAYAK	MR UTPAL M PANCHAL	CHANDRAKANT B KAPADIA,	MR JAYESH M PATEL
7733	FA/2258/1998	29/02/2012	MULJI RATNABHAI PADHRA,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	MAYADEVI LAXMANDAS MANGALANI,KISHOR LAXMANDAS MANGALANI,RAJKUMAR LAXMANDAS MANGALANI,MANHAR LAXMANDAS MANGALANI,JAMNABEN TEKCHAND MANGALANI,MANUBAHI RAJMAL JADEJA,DRIVER,HARIBHAKT TRADING COMPANY DELETED CT.ORDER,DTD.O3-02-12.,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED,MR VIMAL M PATEL,MR HITESH N ACHARYA
7734	FA/2262/1998	31/01/2012	KHUMANSINH SHIVSINH PARMAR,	MR MTM HAKIM	RATANSINH CHHITUBAVA RAJPUT,MOHMED YUSUF HARONBHAI MEMON,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH,LAW VERDICT
7735	FA/2266/1998	16/08/2011	MS MALIK BROTHERS THRO'ITS PARTNERS,GULAM MUSTUFA MOHMED MIYA MALEK,SAROBIBI MOHMEDMIYA MALEK	MR DN PANDYA	NARBHERAM MATHURBHAI,THRO'ITS PARTNER,RASIKLAL NARBHERAM,KANTILAL NARBHERAM	

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7736	FA/2311/1998	01/10/2015	ORIENTAL INSURANCE CO LTD,	MR RITURAJ M MEENA	MADHUKANTABEN WD/O DILIPKUMAR BHAGWANDAS BHOI,USHABEN DILIPKUMAR BHOI[MINOR]THRO'MADHUKANTABEN,SUNILKUMAR DILIPKUMAR BHOI MINOR-THO-MADHUKANTABEN BHOI,BHAGVANBHAI RANCHODBHAI BHOI (DELETED),BAI RUKHIBEN W/O BHAGVANBHAI RANCHODBHAI BHOI,SURESHKUMAR MOTILAL MEHTA,SHANTABEN MOTILAL MEHTA	DELETED,MR UM SHASTRI,(MR NIRAL R MEHTA)
7737	FA/2315/1998	01/08/2011	GOVINDBHAI SHIVKARANDAS,VINODKUMAR GOVINDRAM,NIRMALKUMAR GOVINDRAM,PRAYAGRAJ SHIVKARANDAS,UMASHANKAR KASHIRAM MUKIM,LAJVANTI UMASHANKAR,NIRANJANLAL MULCHAND JAIN,VIJAYKUMAR NIRANJANLAL JAIN,YAMUNADATT AMICHAND	MR BS PATEL,MRS RANJAN B PATEL	SPECIAL LAND ACQUISITION OFFICER NO. I,MADHAVLAL SUDABHAI PATEL	,GOVERNMENT PLEADER
7738	FA/2316/1998	01/08/2011	GOVINDBHAI SHIVKARANDAS,VINODKUMAR GOVINDRAM,NIRMALKUMAR GOVINDRAM,PRAYAGRAJ SHIVKARANDAS,UMASHANKAR KASHIRAM MUKIM,LAJVANTI UMSHANKAR,NIRANJANLAL MULCHAND JAIN,VIJAYKUMAR NIRANJANLAL JAIN,YAMUNADATT AMICHAND	MR BS PATEL,MRS RANJAN B PATEL	SPECIAL LAND ACQUISITION OFFICER NO.I,SHRI MADHABHAI SADABHAI,L.R.OFSADABHAI ABHACHANDDAS	GOVERNMENT PLEADER,MR MD VAKIL
7739	FA/2320/1998	17/01/2011	SOMABHAI HARIBHAI PATEL,	NOTICE UNSERVED	SABIRHUSSAIN ABDUL KARIM MEMON,KANJIBHAI WAGHJIBHAI CHOWDHARY,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,MR AJAY R MEHTA
7740	FA/2322/1998	12/12/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	TAHERALI KASAMALI KHOJA,MUSA HASAM GHANCHI,RAMESHGAR PURANAGAR GOSWAMI	NOTICE SERVED,MR CH VORA
7741	FA/2323/1998	13/04/2012	HAJI REHMATULLAH,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	HASAM DIN MOHAMMAD HINGORAJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
7742	FA/2324/1998	13/04/2012	HAJI REHMATULLAH,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	FATIMABAI ABDUL HINGORAJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
7743	FA/2325/1998	13/04/2012	HAJI REHMATULLAH,NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	ABDULLA DINMOHAMMAD HINGORAJA,FATIMABAI ABDULLA HINGORAJA	MR MEHUL S SHAH,(MR SURESHM SHAH)
7744	FA/2330/1998	21/12/2018	MOHANLAL VELJIBAHI PATOLIYA,RAMJIBHAI BHANJIBHAI KHUNT	MR CHETAN K PANDYA	DEVRAJBHAI GHELABHAI KHUNT,RAMANIKBHAI RANCHHODBHAI KHUNT,DINESHKUMAR RANCHHODBHAI KHUNT,DILIPKUMAR RANCHHODBHAI KHUNT,VINAYKANT RANCHHODBHAI KHUNT,JAYANTILAL RANCHHODBHAI KHUNT,HARESHKUMAR RANCHHODBHAI KHUNT	,NOTICE SERVED,MR ND GOHIL,THAKKAR AND PAHWA ADVOCATES
7745	FA/2337/1998	21/06/2011	KAILASBEN WD/O JAGDISHCHANDRA GANGARAM,JAGDISHCHANDRA GANGARAM VARMA,REKHABEN D/O JAGDISHCHANDRA GANGARAM,RITABEN D/O JAGDISHCHANDRA VARMA,MINOR KOMALBEN MUKUNDLAL VERMA	(MR YF MEHTA)	SHANKARBHAI HIRABHAI VANKAR THRO'HEIRS KESUBAHI SHANKER &1,KESUBHAI SHANKAR VANKAR,BABUBHAI SHANKERBHAI VANKAR,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
7746	FA/2338/1998	13/08/2012	STATE OF GUJARAT,DY.COLECTOR & LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KRISHANAKUMARSINHJI PRAVINSINHJI,GOVARDHANKUMAR KRISHNAKUMAR- SINHJI,PARANJAYADITYA KRISHNAKUMAR-SINHJI	,NANAVATI & NANAVATI
7747	FA/2339/1998	21/06/2011	DRAUPADI MADHAVBHAI,	MR RC KAKKAD	SALIMKHAN HASANKHAN,KASAM NOORMAMAD BHATTI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR VIBHUTI NANAVATI

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7748	FA/2340/1998	06/04/2010	FRANSIS D CHRISTIAN,	MR GC RAY	RK SHAH,NEW INDIA INSURANCE CO LTD,ASHWINKUMAR NATVARLAL SHAH	DELETED,RULE SERVED,UNSERVED EXPIRED (R),(MR HASMUKH THAKKER)
7749	FA/2353/1998	02/02/2012	TIKBA RAJENDRASINH VAGHELA,VILASBA RAJENRASINH VAGHELA,LAKHUBHA KESHARINSING VAGHELA,ANANDBA LAKHUBHA VAGHELA	MR KARTIKEY P RAWAL	BABUBHAI AJUBHAI CHAUHAN,BABUBHAI AJUBHAI CHAUHAN,NEW INDIA INSURANCE COMPANY	NOTICE SERVED,MS LILU K BHAYA
7750	FA/2369/1998	17/04/2018	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	MANUBEN RAVJIBHAI,MINOR LAXMI RAVJIBHAI,THRO' MANUBEN RAVJIBHAI,SAMATBHAI BHARABHAI,PUNJABEN SAMATBHAI,VINOD SAMATBHAI,MINOR MANSUKH SAMATBHAI,THRO' SAMATBHAI BHARABHAI,MINOR HITESH SAMATBHAI,THRO' SAMATBHAI BHARABHAI,KARSHANBHAI JINABHAI,MALDE MENAND KUKADIYA,UNITED INDIA INSURANCE CO LTD,DEVSHIBHAI GOVINDBHAI DHOLIA	NOTICE SERVED,UNSERVED EXPIRED (N),MR RC KAKKAD,MR GC MAZMUDAR,MR HG MAZMUDAR
7751	FA/2370/1998	17/04/2018	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RAMBHAI BHARABHAI,NATHIBEN RAMBHAI,MINOR MANJUBEN RAMBHAI,THRO' RAMBHAI BHARABHAI,MINOR BHOJA RAMBHAI,THRO' RAMBHAI BHARABHAI,KARSHANBHAI JINABHAI,MALDE MENAND KUKADIYA,UNITED INDIA INSURANCE CO LTD,DEVSHIBHAI GOVINDBHAI DHOLIA	NOTICE SERVED,UNSERVED EXPIRED (N),MR RC KAKKAD,MR GC MAZMUDAR,MR HG MAZMUDAR
7752	FA/2381/1998	23/12/2008	HEIRS OF DECD.BHADRESHKUMAR ISHVARBHAI AMIN,DAXABEN BHADRESHKUMAR AMIN,SUBHADRABEN ISHVERBHAI AMIN,GANGABEN PUNJABHAI AMIN,DAHYABHAI PUNJABHAI AMIN HEIRS OF DECD.,NIMISHBHAI DAHYABHAI,NILESHBHAI DAHYABHAI,USHABEN DAHYABHAI,PARULBEN DAHYABHAI	MR GM AMIN	PRANT OFFICER,VIRAMGAM PRANT,AHMEDABAD URBAN DEVELOPMENT AUTHORITYI	,RULE SERVED
7753	FA/2387/1998	29/09/2010	ABATES AS PER EXHIBIT.50,MINAXIBEN NARSINHBHAI PATEL,BHANUMATIBEN WD/O RAJENDRABHAINARSINHBHAI PATEL,NILPESHKUMAR RAJENDRABHAI PATEL,RAJIVKUMAR NARSINHBHAI PATEL,HITESHKUMAR NARSINHBHAI PATEL	MR.HIREN M MODI	SHRIRANG GULABRAV GHUMAR,SHANKARBHAI GULABRAV GHUMAR,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,DELETED,MR RITURAJ M MEENA
7754	FA/2407/1998	02/12/2009	MALEKBEN KAMARUDDIN AMIRI,	MR AV PRAJAPATI	GORDHANBHAI SAMJIBHAI PATEL,DAYAL S RATHOD,NEW INDIA ASSURANCE CO.LTD.,KASHMIRA KAMRUDDIN AMIRI	
7755	FA/2409/1998	30/11/2018	BL KANORIA DECD.THRO'HEIRS RATNIDEVI BHANVARILAL & 6,RATNIDEVI BHANVARILAL,VISWANATH B KANORIA,PRAMODKUMAR B KANORIA,SANTOSHKUMAR B KANORIA,PRADIPKUMAR B KANORIA,ANILKUMAR B KANORIA,VINODKUMAR B KANORIA,LALITA DEVI KANORIA,ANIL BHANVARILAL,AJAY GUPTA,RATNIDEVI KANORIA,SURESH A GUPTA DECD.THRO' HEIRPUSHPADEVI SURESH GUPTA,PUSHPADEVI SURESH GUPTA,PARESH SURESH GUPTA,NIMESH SURESH GUPTA,PANKAJ SURESH GUPTA	MR TV SHAH	SHREEKANT D GUPTA,NARESHCHANDRA LALBHAI PARIKH,BHUPENDRA P SHAH,RAJESH GUPTA [DELETED],PANKAJ DHOOT [DELETED]	NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR GM JOSHI
7756	FA/2410/1998	30/11/2018	BL KANORIA DECD.THRO'HEIRS RATNIDEVI BHANVARILAL & 6,RATNIDEVI BHANVARILAL,VISWANATH B KANORIA,PRAMODKUMAR B KANORIA,SANTOSHKUMAR B KANORIA,PRADIPKUMAR B KANORIA,ANILKUMAR B KANORIA,VINODKUMAR B KANORIA,LALITA DEVI KANORIA,ANIL BHANVARILAL,AJAY GUPTA,RATNIDEVI KANORIA,SURESH A GUPTA DECD.THRO' HEIRPUSHPADEVI SURESH GUPTA,PUSHPADEVI SURESH GUPTA,PARESH SURESH GUPTA,NIMESH SURESH GUPTA,PANKAJ SURESH GUPTA	MR TV SHAH	SHREEKANT D GUPTA,NARESHCHANDRA LALBHAI PARIKH,BHUPENDRA P SHAH,RAJESH GUPTA [DELETED],PANKAJ DHOOT [DELETED]	NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR GM JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7757	FA/2412/1998	10/01/2012	RAJENDRAKUMAR MADHAVLAL PATEL,	(MR UMESH A TRIVEDI)	RAJESHKUMAR KANTIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,SAURABHKUMAR CHITRANJANBHAI ACHARYA,CHITRANJAN RATANLAL ACHARYA,ORIENTAL INSURANCE CO.LTD.	UNSERVED EXPIRED (N),MR BS PATEL,MRS RANJAN B PATEL,(MR DEEPAK M SHAH),MS MEGHA JANI,MR SHAKEEL A QURESHI
7758	FA/2414/1998	17/04/2017	SAROJBEN WD/O GORDHANBHAI PATEL,	MR CJ VIN	MEGHJIBHAI VELJIBHAI,MOHANBHAI RAMJIBHAI SORATHIA,NEW INDIA ASSURANCE CO.LTD.	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
7759	FA/2423/1998	10/02/2012	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	MUKESHBHAI NATVARLAL PATHAK DECD.THROUGH THE LRS,GITABEN MUKESHBHAI PATHAK W/O MUKESHBHAI PATHAK,DIGANT MUKESHBHAI PATHAK S/O MUKESHBAHI N PATHAK,KHUSAL MUKESHBHAI PATHAK D/O MUKESHBHAI N PATHAK,VISHNUBHAI ALPPA,EXECUTIVE ENGINEER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,(MR JD AJMERA)
7760	FA/2424/1998	10/02/2012	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	ABUBAKER ABDUL RAHEMAN KHERUWALA,VISHNUBHAI ALPPA,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,(MR JD AJMERA)
7761	FA/2425/1998	10/02/2012	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	ISHWARBHAI DEVJIBHAI PATEL,VISHNUBHAI ALPPA,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,(MR JD AJMERA)
7762	FA/2426/1998	07/05/2012	PRAKASH BHIMRAO KAMLE,	NOTICE NOT RECD BACK	RANCHHODBHAI BAKORBHAI PATEL,TRANSPORT MANAGER,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	NOTICE UNSERVED,MR HS MUNSHAW
7763	FA/2431/1998	25/02/2019	UMA SOAP FACTORY,	ADVOCATE NOTICE UNSERVED	UMA CHEMICALS,	
7764	FA/2433/1998	09/12/2015	MUNICIPAL CORP.,	MR SN SOPARKAR	AHMEDABAD DIST.CO.OPP.MILK PRODUCT UNION LTD,	
7765	FA/2435/1998	17/04/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAHIVATKARTA OF JEKUR NANJI NATHALAL NANJIBHAI,JIVABHAI NANJIBHAI	MR ND NANAVATI
7766	FA/2438/1998	02/05/2017	SHATRUSHALYASINHJI DIGVIJAYSINHJI JADEJA,	SERVED BY AFFIX(N)	ANILKUMAR HARILAL NANSHI,DAKSHKUMARI MULRATSINGVALA	
7767	FA/2439/1998	30/03/2017	AHMEDABAD MUNICIPAL CORPORATION,	MR SN SHELAT	CHANDRABHANU THEATRE,	
7768	FA/2440/1998	16/08/2011	RANJANBHAI SHANTUBHAI PATEL,	MR BHARAT JANI	BANK OF MAHARASHTRA,BEENA AGENCIES,ANILKUMAR PURSHOTTAMDAS PATEL,HARSHAD PURSHOTTAMDAS PATEL,SHANTABEN PURSHOTTAMDAS PATEL,HANSABEN J PATEL,KIRIT RAMANLAL PATEL,MANJULABEN RAMANLAL PATEL,RAMANBHAI D PATEL	
7769	FA/2456/1998	17/04/2017	2ND ADDL.SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAYANTIBHAI MAHADEVBHAI,EXECUTIVE ENGINEER	
7770	FA/2463/1998	07/04/2017	GSRTC,	MR HEMANT S SHAH	CHOTHABHAI RAMABHAI PATEL,BECHARJI CHANDUJI TERVADIYA,DAUDBHAI ALLABAKSH SAIYED,IMAMBHAI MUSALMAN,NEW INDIA ASSURANCE CO.LTD.	
7771	FA/2564/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JIVABHAI PITAMBARBHAI DARJI,	MR BG PATEL
7772	FA/2565/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GOVABHAI SAVJIBHAI,	MR BG PATEL
7773	FA/2566/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SAMARBHAI DEKABHAI THR'HEIRS,HIRABEN WD/O. SHAMARBHAI DEKABHAI,PATEL AMRUTBHAI SHAMARBHAI	,MR BG PATEL

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7774	FA/2567/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI CHHAGANBHAI KARBHAI,	MR BG PATEL
7775	FA/2568/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI KARSHANBHAI VENABHAI,	MR BG PATEL
7776	FA/2569/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI AMRUTBHAI VENABHAI,	MR BG PATEL
7777	FA/2570/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI RAMANBHAI KOARBHAI,	MR BG PATEL
7778	FA/2571/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VIRCHANDBHAI SHANKARBHAI THR'HEIRS,DARJI DHURABHAI SHANKARBHAI	,MR BG PATEL
7779	FA/2572/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI KASTURBHAI KARABHAI,	MR BG PATEL
7780	FA/2573/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAJABHAI MAKNABHAI,	MR BG PATEL
7781	FA/2574/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NARABHAI KARABHAI,	MR BG PATEL
7782	FA/2575/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL LAVJIBHAI MAKNABHAI,PATEL KARABHAI HIERBHAI'S HEIR,PATEL DOALBHAI KARABHAI,PATEL TALSIBHAI KARABHAI,PATEL NARABHAI KARABHAI,PATEL MANKABHAI KARABHAI,PATEL MOTIBHAI KARABHAI	,MR BG PATEL
7783	FA/2576/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANKABHAI VASTABHAI,	MR BG PATEL
7784	FA/2577/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VASTABHAI KESHABAI THR'HEIRS,PATEL MANKABHAI VASTABHAI,PATEL MADHABHAI VASTABHAI,PATEL SHAMARBHAI VASTABHAI	,MR BG PATEL
7785	FA/2578/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL HIRABHAI KODARBHAI VAKTABHAI,	MR BG PATEL
7786	FA/2579/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MOTIBHAI KARABHAI,	MR BG PATEL
7787	FA/2580/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NARABHAI MADHABHAI,	MR BG PATEL
7788	FA/2581/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI AMTHABHAI PITAMBARBHAI THR'HEIR,DARJI CHUNILAL AMTHABHAI	,MR BG PATEL
7789	FA/2582/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANKABHAI MADHABHAI,	MR BG PATEL
7790	FA/2583/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DEKABHAI HIRABHAI THR'HEIRS,AMRUTBHAI SHAMARBHAI PATEL,PATEL HIRABEN SHAMARBHAI,PATEL SHAMARBHAI DEKABHAI'S HEIR,PATEL WD/O. PATEL SHAMARBHAI DEKABHAI,PATEL AMRUTBHAI SHAMARBHAI	,MR BG PATEL
7791	FA/2584/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI VASTABHAI,	MR BG PATEL
7792	FA/2585/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHAMARBHAI VASTABHAI,	MR BG PATEL
7793	FA/2586/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANKABHAI KARABHAI,	MR BG PATEL
7794	FA/2587/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAGUBHAI VASTABHAI MAKNABHAI,	MR BG PATEL
7795	FA/2588/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL FALJIBHAI KARABHAI,	MR BG PATEL
7796	FA/2589/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KESHARBHAI MAKNABHAI,	MR BG PATEL

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7797	FA/2590/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI MADHABHAI VENABHAI,	MR BG PATEL
7798	FA/2591/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI CHIMANBHAI KODARBHAI,	MR BG PATEL
7799	FA/2592/1998	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARJI ISHWARBHAI VENABHAI,	MR BG PATEL
7800	FA/2593/1998	25/08/2011	DIENSHKUMAR @ DILIP KURJIBHAI DOMADIA,BHAVNABEN KURJIBHAI DOMADIA	MS SEJAL K MANDAVIA	PATEL KUNABHAI KESHAVBHAI DOMADIA,PATEL VITHALBHAI KESHAVBHAI DAMODIA,PATEL SAMJUBHAI KESHAVBHAI DAMODIA,SHANTABEN @ KANTA KURJIBHAI	RULE SERVED,(MS KN VALIKARIMWALA)
7801	FA/3106/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORIENTAL INSURANCE CO.LTD.,CHANDRAKANT MANILAL PATEL,LILAVATIBEN VISHNUPRASAD RAVAL,HASMUKHBHAI VISHNUPRASAD RAVAL,SURESHBHAI VISHNUPRASAD RAVAL,RASIKBHAI VISHNUPRASAD RAVAL	,NOTICE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7802	FA/3107/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NRENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,JETHIBEN MANDANBHAI,BALDEVBHAI MANDANBHAI,JIVANBHAI MANDANBHAI	,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH,MS RV ACHARYA
7803	FA/3108/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,MINOR RAJUBHAI DAJIBHAI, THRO'GUARDIAN DAJIBHAI M RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR JIGAR G GADHAVI
7804	FA/3109/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,VIHABHAI SAHARBHAI RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR JIGAR G GADHAVI
7805	FA/3110/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YAAV,THE ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,DAJIBHAI MANKABHAI RABARI,MINOR DHARMESH DAJIBHAI,MINOR RAMESH DAJIBHAI,MINOR RAJUBHAI DAJIBHAIT	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR JIGAR G GADHAVI
7806	FA/3111/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BAHNVARLAL GURJAR,NRENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL,DELETED VIDE EXH. 171,VANVIRBHAI MANKABHAI RABARI,DAJIBHAI MANKABHAI RABARI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR JIGAR G GADHAVI
7807	FA/3112/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,BHIKHIBEN SAVABHAI RABARI,MINOR LALJIBHAI SAVABHAI RABARI,MINOR NAVGHANBHAI SAVBHAI RABARI,MINOR SITABEN SAVABHAI RABARI,DOSHIBEN VERSIBHAI RABARI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR JIGAR G GADHAVI

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7808	FA/3113/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,BHIKHIBEN SAVABHAI RABARI,MINOR LALJIBHAI SAVABHAI RABARI,MINOR NAVGHANBHAI SAVABHAI RABARI,MINOR SITABEN SAVABHAI RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR JIGAR G GADHAVI
7809	FA/3114/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO. LTD,CHANDRAKANT MANILAL PATEL,SHANABHAI LAKHABHAI RABARI,MINOR MALIBEN SHANABHAI RABARI,MINOR KAMUBHAI SHANABHAI RABARI,MINOR AMRUT SHANABHAI RABARI,MINOR LAXMIBEN SHANABHAI RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR JIGAR G GADHAVI
7810	FA/3115/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUAMR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,SHANABHAI LAKHABHAI RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR JIGAR G GADHAVI
7811	FA/3116/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,RANCHODBHAI JAYMALBHAI RABARI,DEVBEN RANCHHODBHAI RABARI,BHANUBEN RANCHHODBHAI RABARI,MINOR RAMABHAI RANCHHODBHAI RABARI,MINOR JALABEN RANCHHODBHAI RABARI,MINOR MALIBEN RANCHHODBHAI RABARI,MINOR KANJIBHAI RANCHHODBHAI RABARI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7812	FA/3118/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,MARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,LALLABHAI KHODABHAI RABARI,MINOR NITABEN ALLABHAI,MINOR GEETABEN LALLABHAI,MINOR BEDI @ GEETA LALLABHAI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7813	FA/3119/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,BALDEVBHAI MANDANBHAI,MINOR MAHESH BALDEV THRO' BALDEVBHAI MANDANBHAI,MINOR NARESH BALDEVBHAI THRO' BALDEVBHAI MANDANBHAI,MINOR HEMRAJ BALDEVBHAI THRO' BALDEVBHAI MANDANBHAI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7814	FA/3120/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,AJMALBHAI SAGARBHAI,VIKABHAI SAGARBHAI,MINOR MEVABHAI SAGARBHAI THRO'AJMALBHAI SAGARBHAI,MINOR PUNJABHAI SAGARBHAI THRO' AJMALBHAI SAGARBHAI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7815	FA/3121/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO. LTD.,CHANDRAKANT MANILAL PATEL,AJMALBHAI SAGARBHAI RABARI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7816	FA/3122/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO. LTD.,CHANDRAKANT MANILAL PATEL,JAYRAMBHAI LAXMANBHAI RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7817	FA/3123/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO. LTD.,CHANDRAKANT MANILAL PATEL,AJMALBHAI SAGARBHAI RABARI,VIHABHAI SAGARBHAI RABARI,MINOR MEVABHAI S RABARI THRO' AJMALBHAI SAGARBHAI RABARI,MINOR PUNJABHAI S RABARI THRO'AJMALBHAI SAGARBHAI RABARI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL
7818	FA/3124/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO. LTD.,CHANDRAKANT MANILAL PATEL,MINOR BEBIBEN SANKABHAI RABARITHRO' SANKABHAI M RABARI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL
7819	FA/3125/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,SHANTABEN KALABHAI RABARI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7820	FA/3126/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,BABUBHAI PASHABHAI PATEL,SHARDABEN BABUBHAI PATEL	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL
7821	FA/3127/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR RAMCHANDRA YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,MANIBEN SANKABHAI	NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL,MR MA PAREKH
7822	FA/3128/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R. YADAV,ORINATAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,BABUBHAI CHHOTABHAI RAVAL	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL
7823	FA/3129/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORINTAL INSURANCE CO LTD,CHANDRAKANT MANILAL PATEL,MULIBEN, WD/O SAHARBHAI MAHADEVBHAI DESAI,LALLUBHAI SAHARBHAI DESAI,JIVABHAI SAHARBHAI DESAI,KALYANBHAI SAHARBHAI DESAI,ISABEN SAHARBHAI DESAI,RUKHIBEN SAHARBHAI DESAI,MINOR SAVITABEN SAHARBHAI DESAI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL

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7824	FA/3130/1998	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMDEV BHANVARLAL GURJAR,NARENDRAKUMAR R YADAV,ORIENTAL INSURANCE CO.LTD,CHANDRAKANT M PATEL,JAMBEN, WD/O.SARTANBHAI RAMABHAI DESAI,SANTABEN S DESAI,MINOR SITABEN S DESAI,THROUGH HER GUARDIAN JAMBEN S DESAI,MINOR KAMUBEN SARTANBHAI DESAITHRO'GUARDIAN JAMBEN S DESAI,MINOR MITHTHIBEN S DESAI,THRO'HER GUARDIAN JAMBEN S DESAI,MINOR MELABHAI S DESAI, THRO' GUARDIAN JAMBEN S DESAI,MINOR VISHNUBHAI S DESAI,THRO'HIS GUARDIAN JAMBEN S DESAI	,NOTICE SERVED,RULE SERVED,MR KK NAIR,MR MUKESH A PATEL
7825	FA/3325/1998	09/12/2010	EXECUTIVE ENGINEER,	MR RC JANI	ATAJI GALABJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR KM SHETH
7826	FA/3326/1998	09/12/2010	EXECUTIVE ENGINEER,	MR RC JANI	GOTAJI BECHARJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
7827	FA/3328/1998	09/12/2010	EXECUTIVE ENGINEER,	MR RC JANI	BHULAJI MANGAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
7828	FA/3329/1998	09/12/2010	EXECUTIVE ENGINEER,	MR RC JANI	HEMAJI UMEDJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
7829	FA/3330/1998	09/12/2010	EXECUTIVE ENGINEER,	MR RC JANI	CHATURJI MARANJI DECD.THRO' HEIR MANIBHAI CHATURBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
7830	FA/3352/1998	03/08/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,DHURAJI MERUJI THAKOR	
7831	FA/3355/1998	24/08/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,HEIRS OF DECEASED THAKOR KHODAJI MAGANJI :-,RATNABEN KHODAJI,DINAJI KHODAJI	
7832	FA/3357/1998	15/06/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,GANESHBHAI HARJIVANDAS PATEL	NOTICE SERVED,MR AN PATEL
7833	FA/3358/1998	15/06/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL KANJIBHIA B. (DECD.THRO.HEIRS & L.R.'S),PATEL AMRUTBHAI KANJIBHAI,PATEL PRAHLADBHAI KANJIBHAI,PATEL SAVITABEN KANJIBHAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR AN PATEL
7834	FA/3359/1998	15/06/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,PRABHUDAS SHIVDAS PATEL	NOTICE SERVED,MR AN PATEL
7835	FA/3360/1998	15/06/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,BHAYCHANDBHAI CHHELDAS PATEL	NOTICE SERVED,MR AN PATEL
7836	FA/3361/1998	15/06/2018	SPECIAL LAND ACQUISITION OFFICER,	MR AJAY R MEHTA	STATE OF GUJARAT,NATHIBEN JIVANLAL	NOTICE SERVED
7837	FA/3362/1998	06/08/2008	VIKRAMSINH RATUBHA JADEJA,	MR YOGESH S LAKHANI	GEB,EXECUTIVE ENGINEER (MANAGEMENT	NOTICE SERVED,MS SHRADDHA TRIVEDI
7838	FA/3368/1998	04/04/2016	SURESHBHAI DAHYABHAI THAKKAR,	MR SANJAY M AMIN	HARIPRASAD MOTILAL JAYSWAL,PRAHLADSING OMKARSING,NATIONAL INSURANCE CO LTD,KRISHNA CORP.,ORIENTAL INSURANCE CO LTD	,RULE UNSERVED,(MR MAULIK J SHELAT)
7839	FA/3378/1998	27/06/2013	UNION OF INDIA,	MS REETA CHANDARANA	BHAILALBHAI NATHABHAI PATEL,	MR MAHESH B SHAH
7840	FA/3380/1998	19/09/2008	UNION OF INDIA,	(MR. JC SHETH)	INDIAN RAYON & INDUSTIRES LTD.,	MR HARESH H PATEL

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7841	FA/3381/1998	15/12/2014	ANISHBHAI B RAJA,	NOTICE UNSERVED	ABDUSAMAD MOHMEDMIYA SHAIKH,MUKUNDBHAI AMRATLAL SAYANI,NATIONAL INSURANCE CO LTD	NOTICE UNSERVED,MR ALIHUSAIN SHAIKH,MS AVANI S MEHTA
7842	FA/3382/1998	22/12/2011	AMRUTKAUR RAGHUVIRSING HEIR OFDECD. RAGHUVIRSING BAVASING,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	RUKHIBEN HAMIRBHAI WD/O DECD. SAVSI SIDABHAI,MANSUKH SAVSIBHAI MINOR THRO' GUARDIAN/MOTHER RUKHIBEN H,DILU SAVISBHAI MINOR THRO'GUARDIAN/MOTHER RUKHIBEN HAMIRBHAI,RAJU SAVSIBHAI MINOR THOR'GUARDIAN/MOTHER RUKHIBEN HAMIRBHAI,GOKAL SAVSIBHAI MINOR THRO'GUARDIAN/MOTHER RUKHIBEN HAMIRBHA,BHAVNA SAVSIBHAI MINOR THRO'GURADIAN/MOTHER RUKHIBEN HAMIR,SUPARADHSING MANOSING @ PAPPU YADAV	SERVED BY AFFIX(N),MR YOGESH S LAKHANI
7843	FA/3388/1998	21/02/2012	UNION OF INDIA,	MS PJ DAVAWALA,MR RJ OZA	LA BOMDILA,	MR KG SUKHWANI
7844	FA/3392/1998	21/02/2012	UNION OF INDIA THRO' EXECUTIVEENGINER(CIVIL),	MS PJ DAVAWALA,MR RJ OZA	LA BOMDILA,	MR KG SUKHWANI
7845	FA/3393/1998	21/02/2012	UNION OF INDIA,EXECUTIVE ENGINEER-CIVIL,	MS PJ DAVAWALA,MR RJ OZA	LA BOMDILA,	MR KG SUKHWANI
7846	FA/3394/1998	10/06/2014	NINABEN WD/O YOGENDRASINGH,JAIDHIRSINGH YOGENDRASINGH MINOR THROUG GUARDIAN,BIJENDRASINGH S BHATTI,GIRIRAJSINGH BIJENDRASINGH BHATTI	,MR SANDIP C SHAH	SHOBHAGSINGH REVATSINGH,CHANDULAL BHUTABHAI,UNITED INDIA INSURANCE CO LTD,SHANTIDEVI BIJENDRASINGH BHATI	RULE UNSERVED,MR VIBHUTI NANAVATI
7847	FA/3396/1998	17/01/2012	MADHUBEN RASIKBHAI,MINOR BHAVNABEN RASIKBHAI,MINOR SAMATABEN RASIKBHAI,SOMABAHI KESHAVBHAI PATEL,NANIBEN SOMABHAI PATEL	MR SANDIP C SHAH	CHANDUBHAI AMBALAL PATEL,BACHUBHAI LALJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR NAVNIT M TAILOR
7848	FA/3397/1998	17/01/2012	NANJIBHAI BHIKHABHAI KUMBHAR,	MR SANDIP C SHAH	CHANDUBHAI AMBALAL PATEL,BACHUBAHI LALJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR NAVNIT M TAILOR
7849	FA/3398/1998	31/01/2012	SHAFIMAHMAD SULEMAN MANSURI DECD.THRO'HEIRS KHATUNBEN,KHATUNBEN MOHMMAD SAFI MANSURI,MOHMMAD RAFIQ MOHMMADSAFI MANSURI,MOHMMAD HUSSEIN MOHMMAD SAFI MANSURI,MOHMMAD SALIM MOHAMMAD SAFI MANSURI,NASIMBANU D/O. MOHMMAD SAFI MANSURI,BABY JUBEDA D/O. MOHAMMAD SAFIMANSURI	,MR YN RAVANI	AHMEDABAD MUNICIPAL CORPORATION,AMTS	NOTICE SERVED,MR HS MUNSHAW
7850	FA/3399/1998	17/01/2012	SHAKUBEN RAMESHBHAI PATELIYA AS GUARDIAN & NEXT FRIEND OF,	NOTICE NOT RECD BACK	ABDULRAHIM ABDULGAFAR LILADHAR MUSALMAN,MOHMADSAFI ISAQ TALI,ORIENTAL INSURANCE CO	NOTICE SERVED,SERVED BY AFFIX(N),MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR
7851	FA/3401/1998	09/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DY.EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	PARAS BUIULDERS,PARAS BUILDERS THROUGH EXECUTOR AND PARTNER	MR PRAVIN P PANCHAL
7852	FA/3402/1998	06/03/2012	SHAILESHBHAI PARSHOTTAMBHAI PATEL,ARUNABEN PARSHOTTAMBHAI PATEL,MINOR SUNIL ALIAS LALO PARSHOTTAMBHAI PATEL,DIWALIBEN KESHAVLAL PATEL	MR KARTIKEY P RAWAL	KALUJI MUNAJI JADAV DELETED ASPER COURT ORDER DATED,10-01-12,DILIPKUMAR SHANTILAL,NEW INDIA ASS. CO. LTD.	NOTICE SERVED,DELETED,MR SANDIP C SHAH

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7853	FA/3405/1998	06/03/2012	SHAILESHBHAI PARSHOTTAMBHAI PATEL,ARUNABEN PARSHOTTAMBHAI PATEL,MINOR SUNIL ALIAS LALO PARSHOTTAMBHAI PATEL,DIWALIBEN KESHAVLAL PATEL	MR KARTIKEY P RAWAL	KALUJI MUNAJI JADAV,DILIPKUMAR SHANTILAL,NEW INDIA ASS. CO. LTD.	NOTICE SERVED,MR SANDIP C SHAH
7854	FA/3427/1998	22/07/2008	LOKMANYA INDUSTRIES,	MR YOGESH S LAKHANI	UNION OF INDIA,	
7855	FA/3428/1998	17/01/2012	NANJIBHAI BHAGALBHAI BHAMBHOR,MALIBEN W/O. NANJIBHAI BHABHOR	NOTICE SERVED,UNSERVED EXPIRED (N)	SAKRAMBHAI PRAGBHAI VANJHARA,KRUSHNAKANT OCHHAVLAL MODHIYA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,SERVED BY AFFIX(N)
7856	FA/3429/1998	19/07/2016	PANNALAL MOTICHAND JAIN,	MR AB MUNSHI	OFFICIAL LIQUIDATOR,	MS PJ DAVAWALA,MR PREMAL R JOSHI
7857	FA/3431/1998	24/01/2012	TULSIBHAI SHYAMJIBHAI PATEL DECD.THRO'HEIRS KAILASBEN,KAILASHBEN,WD/O TULSIBHAI SHYAMJIBHAI PATEL,MINOR SHAILESHKUMAR TULSHIBHAIPATEL,MINOR GHANSHYAMKUMAR TULSHIBHAI PATEL,MINOR MINABEN TULSHIBHAI PATEL	MR RD DAVE	VASANTKUMAR BABULAL PATEL,NEW INDIA ASSURANCE CO LTD	MR PRAKASH K JANI,(MR PV NANAVATI),MR VIBHUTI NANAVATI
7858	FA/3432/1998	19/12/2011	DAKSHABEN W/O HARSHAD P MEHTA,	MR RD DAVE	KRASHNALAL M PAREKH DECD. FOR HIM & AS KARTA OF HUF KRISHNA,SULOCHNABEN KRISHNALAL PARIKH,KIRIT KRISHNALAL PARIKH,RAVINDRA KRISHNALAL PARIKH,NITIN KRISHNALAL PARIKH,KOKILABEN I.PARIKH.SINCE DECD THRU HER HEIR AND L.R.,SMT.SMITA INDRAVADAN PARIKH	,RULE SERVED,MR MC BHATT,MR MANOJ N POPAT
7859	FA/3434/1998	01/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	AMINABAI SUMAR KHALIFA,MINOR ASLAM HARUN KHALIFA THRO' AMINABHAI SUMAR KHALIFA,MINOR MUSTAK HARUN KHALIFA THRO' AMINABHAI SUMAR KHALIFA,SUMAR JUMA KHALIFA,MARIAMBAI SUMAR KHALIFA,DAYARAM VELJI SORATHIA	NOTICE SERVED,(MR SANDEEP N BHATT)
7860	FA/3435/1998	25/11/2010	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	SHANTIBEN HARILAL SORATHIA,MINOR BHAVESH HARILAL SORATHIATHRO' SHANTIBEN H SORATHIA,MINOR JAYESH HARILAL SORATHIA THRO' SHANTIBEN H SORATHIA,MINOR HETAL HARILAL SORATHIA THRO' SHANTIBEN H SORATHIA,RATANBEN RATNABHAI SORATHIA,RATNABHAI KANJIBHAI SORATHIA DELETED,DAYARAM VELJI SORATHIA	NOTICE SERVED,DELETED,(MR SANDEEP N BHATT)
7861	FA/3436/1998	26/08/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA	AMIRMIYA HISAMMIYA,SINCE DECD THRU HIS HEIRS & L.RS.,NOORJAHA AMIRALI SAIYAD,NAZERA AMIRALI SAIYAD,SADIQ AMIRALI SAIYAD,SAHID AMIRALI SAIYAD,JAKIRA AMIRALI SAIYAD	(MR A J PATEL)
7862	FA/3437/1998	07/02/2012	VIMLABEN BABUBHAI SHAH DECD.BYHEIRS KAPILABEN BABUBHAI SHAH,KAPILABEN BABUBHAI SHAH W/O BIHARIBHAI MADHUSUDAN MEHTA,JITENDRA BABUBHAI SHAH,RAJENDRA BABUBHAI SHAH,NITIN BABUBHAI SHAH,AMITA BABUBHAI SHAH,JITENDRA BABUBHAI SHAH,RAJESH BABUBHAI SHAH,NITIN BABUBHAI SHAH	MR MTM HAKIM	PRABHUSHANKAR GUPTA,CARGO MOTORS LTD,NEW INDIA INSURANCE CO,NITINBHAI B SHAH,ORIENTAL INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR VASANTS SHAH,MS LILU K BHAYA
7863	FA/3438/1998	07/02/2012	SHASHIKALABEN NITIN SHAH,	MR MTM HAKIM	PRABHUSHANKAR GUPTA,CARGO MOTORS LTD.,NEW INDIA INSURANCE CO,NITINBHAI B SHAH,ORIENTAL INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR VASANTS SHAH,MS LILU K BHAYA
7864	FA/3440/1998	03/02/2017	JAMILABIBI GAFOORBHAI DIWAN,BANUBIBI ABUSHA @ ABDULHUSAIN DIWAN	MR MTM HAKIM	BHAGVATRAV BHAOSAHEB PAWAR,ORIENTAL INSURANCE COMPANY LTD	UNSERVED EXPIRED (R),MS AVANI S MEHTA,MR RITURAJ M MEENA

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7865	FA/3441/1998	28/04/2008	BHARATBHAI R DEBHAR,	MR RAJNI H MEHTA	PRITIBEN ANILKUMAR JOSHI,MINOR NISARG A JOSHI,MINOR ANJALI A JOSHI,RANCHODBHAI MOHANBHAI JOSHI,LABUBEN RANCHODBHAI JOSHI,DHANSINGH AJITSINGH SODHA,THE NEW INDIA ASSURANCE CO.LTD	NOTICE SERVED BY DS,DELETED,(MR SANDEEP N BHATT)
7866	FA/3443/1998	18/01/2012	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	ISHWARBHAI SOMABHAI MAKWANA,SAVITABEN ISHWARBHAI MAKWANA,RADHAKRISHNA CARRIERS LTD	RULE SERVED,MR SANJAY M AMIN
7867	FA/3444/1998	29/03/2017	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RAVJI MADHEV MARAJ,BIHARILAL TRIKAMJI THACKER	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7868	FA/3445/1998	29/03/2017	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	NATUBHA PRANJIBHAI JADEJA,BIHARILAL TRIKAMJI THACKER	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7869	FA/3457/1998	02/02/2012	MAGANBHAI SHANKARBHAI PATEL,TARABEN MAGANBHAI PATEL	MR PS PATEL	RAJENDRASINGH BALWANTSINGH RATHOD,DRIVER-TRUCK NO.GRS6054,BALWANTSINGH NATVARSINGH RATHOD,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,MS LILU K BHAYA
7870	FA/3459/1998	14/12/2018	SURSHKUMAR JAMATMAL,	MR KV SHELAT	KISANDAS LEKHRAJ KANDHARI DECDTHRO'HEIRS ASHOKKUMAR KANDHARI,ASHOKKUMAR KISANCHAND KANDHARI,SURESHKUMAR KISANCHAND DANDHARI,KAMLABEN KISHANCHAND AND KANDHARI,MANOHARLAL PESHUMAL CHHABADIA	,NOTICE SERVED,NOTICE UNSERVED,RULE UNSERVED,(MR SR DIVETIA)
7871	FA/3466/1998	11/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	AMRSINH GIGABHAI RATHOD.,JIVANSINH DHIRUBHAI ZALA,SULEMAN ALIBHAI SUMARA,BACHUBHAI JIVRAJBHAI PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR RC KAKKAD,MS AVANI S MEHTA
7872	FA/3467/1998	11/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NIRMALABEN AMARSINGBHAI RATHOD,JUVANSINH DHIRUBHAI ZALA,SULEMAN ALIBHAI SUMARA,BACHUBHAI JIVRAJBHAI PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR RC KAKKAD,MS AVANI S MEHTA
7873	FA/3468/1998	11/04/2012	GSRTC,	MRS VASAVDATTA BHATT	JAGDISHKUMAR PARMANAND RUGHANI,JUVANSINH DHIRUBHAI ZALA,SULEMAN ALIBHAI SUMARA,BACHUBHAI JIVRAJBHAI PATEL,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MS AVANI S MEHTA
7874	FA/3477/1998	31/01/2012	HARSHAD SUNDARLAL SHAH,MUKUND SUDARLAL SHAH,NARESH SUNDARLAL SHAH,RAJESH SUNDARLAL SHAH,DAXABEN D/O SUNDARLAL SHAH & W/O KRISHNAKANT S SHAH	MR JA ADESHRA	NARESHKUMAR RAGHUVIRCHAND,NEW INDIA ASSURANCE CO LTD,PRAFUL SUNDARLAL SHAH	NOTICE SERVED,DELETED,MS MEGHA JANI
7875	FA/3478/1998	31/01/2012	RAJESH SUNDARLAL SHAH,	MR JA ADESHRA	NARESHKUMAR RAGHUVIRCHAND,NEW INDIA ASSURANCE CO LTD,PRAFUL SUNDARLAL SHAH	,NOTICE SERVED,MS MEGHA JANI
7876	FA/3480/1998	11/01/2019	PAYAL JAGDISHBHAI LUKKA,PURVA JAGDISHBHAI LUKKA	ADVOCATE NOTICE UNSERVED	RAJKOT MUNICIPAL CORPORATION,COMMISSIONER,RAJKOT MUNICIPAL CORPORATION	MR HRIDAY BUCH
7877	FA/3482/1998	16/02/2012	PANDYA MAHENDRAKUMAR KANTILAL,	MS PAURAMI B. SHETH	MURLIDHAR GANGARAM CHAUDHARI,SUBHARAM MURLIDHAR CHAUDHARI,NEW INDIA ASSURANCE CO LTD	,MR AJAY R MEHTA

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7878	FA/3484/1998	26/08/2008	NEW INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	JUNUS ISHAQ KUMBHAR,PANCHABHAI DANABHAI GAGAL	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7879	FA/3486/1998	05/03/2012	DHIRUBHA HIMMATSINH JADEJA,GHANSHYAM AMRUTPURI GUSAI,NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA	DHARMAKUNVARBA HARDEVSINH ZALA,JHILUBHA DOIBHA ZALA,SAJJANBA JHILUBHA ZALA,MINOR BHAGYESHSHREE HARDEVSINGH ZALA,THRO'MOTHER	MR MEHUL S SHAH,(MR SURESHM SHAH)
7880	FA/3487/1998	11/05/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	VINODBHAI VIRJBHAI PATEL,RAJESHBHAI N LAKHTARIA,NARSHIBHAI AMBAVIBHAI PATEL	RULE SERVED BY DS,MR YOGESH S LAKHANI,MR C P CHANIYARA
7881	FA/3489/1998	17/09/2008	MUSABHAI MOHAMMADBHAI MEMAN,	MR AV PRAJAPATI	SANATBAHI J DRIVER,RR GANDHI DELETED,NEW INDIA ASSURANCE CO.LTD.,VADILAL ENTERPRISES LTD.	,MR SANDIP C SHAH
7882	FA/3491/1998	21/12/2011	RAMNIKLAL S DAVE,	MR YOGESH S LAKHANI	LAKHA ARJAN BATHWAR DRIVER-CUMOWNER OF RIKSHAW GJ-11-T-9349,ORIENTAL INSURNACE CO.LTD.	NOTICE SERVED,(MR DEEPAK M SHAH)
7883	FA/3495/1998	25/04/2012	HIRABHAI PUNJABHAI (KACHCHHI),	MR MTM HAKIM	YAKUB ABDULSATTAR TOTAL,SIDDIK IBRAHIM HATHILA,ORIENTAL INSURANCE CO.LTD.,STATE OF GUJARAT	,RULE SERVED
7884	FA/3496/1998	07/05/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION.,	MRS VASAVDATTA BHATT	SUREKHABEN WD/O GANPATSINH NANABHAI BAMANIYA,MUKESHBHAI (MINOR),SUSHILABEN (MINOR),NANABHAI HIRABHAI BAMANIYA,KALIBEN W/O NANABHAI HIRABHAI,DAHYABHAI PARMABHAI VANKAR,PRAKASHKUMAR KANTILAL DAMAMI,RAMANLAL PANCHAL,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MR YM THAKKAR
7885	FA/3509/1998	12/03/2012	BAKULKUMAR RASIKLAL PANCHAL,	NOTICE SERVED,(MR NIRAL R MEHTA)	RAJUBHAI RAMCHANDRA SINDHI,KHUSHALBHAI THAKORDAS DESRANI,UNITED INDIA INSURANCE CO.LTD.,KALUJI S/O ALLADIN TANK DRIVER,SABIRKHAN S/O BASHIR KHAN,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
7886	FA/3526/1998	01/02/2012	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	PUNJAB NATIONAL BANK,	MR SV RAJU
7887	FA/3532/1998	01/12/2011	BHAGWATIBHAI SHANKERSINGH TOMAR,BHARTI SHANKERSINH TOMAR,ARTIBEN SHANKERSINH TOMAR,TAPESH SHANKERSINH TOMAR,REKHA SHANKERSINH TOMAR,YOGESH SHANKERSINH TOMAR,RAJESH SHANKERSINH TOMAR,PRAKASH SHANKERSINH TOMAR	MR YN OZA,MR MJ MEHTA	NAND KISHORE TIWARI,NATIONAL INSURANCE CO.LTD.	REFUSED SERVED (N) (10),RULE SERVED,MR DAKSHESH MEHTA
7888	FA/3556/1998	13/10/2014	RITABEN BAKULESHBHAI JOSHI,VAISHALI BAKULESH JOSHI,SHIVANGI BAKULESH JOSHI, MINOR,SHASHIKALABEN JOSHI	MR SHAKEEL A QURESHI	JAFAR IQUABAL KUDUSKHAN (DELETED AS PER COURT ORDER,PETROCHEM CARRIERS,NEW INDIA ASSURANCE CO.LTD.	DELETED,RULE UNSERVED,MS LILU K BHAYA
7889	FA/3657/1998	22/12/2009	MAHARAJSINGH DINSASINGH BHADORIA,JAVISHREEDEVI MAHARAJSINGH BHADORIA,SONA MAHARAJSINGH BHADORIA MINOR,LALI MAHARAJSINGH BHADORIA MINOR,RAJU MAHARAJSINGH BHADORIA MINOR	MR HEMANT S SHAH	SURENDRA C ZAVERI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED BY DS, (MR PV NANAVATI),MR VIBHUTI NANAVATI
7890	FA/3658/1998	24/01/2012	YUSUFBHAI GULAMRASUL KURESHI,HUSENBIBI YUSUFBHAI KURESHI	(MR PARESH M DARJI)	RAMANBHAI KUBERBHAI PATEL,AMBALAL BHULABHAI PATEL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),MR UM SHASTRI
7891	FA/3659/1998	24/01/2012	VISHNUBHAI TRIKAMLAL,	MR BP DALAL	NEW INDIA INSURACNE CO.LTD.,CARRIERS TRANSPORT	RULE NOT RECD BACK,MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7892	FA/3662/1998	29/02/2012	PRAVINBHAI MAGANBHAI KASUNDRA,PRANJIVAN MAGANBHAI KASUNDRA,ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	SHARDABEN KANJIBHAI,PUNITA KANJIBHAI MINOR THRO' GUARDIAN SHARDABEN KANJIBHAI,SANDIP KANJIBHAI MINOR THRO' GUARDIAN SHARDABEN KANJIBHAI,BHAKTI KANJIBHAI MINOR THRO' GUARDIAN SHARDABEN KANJIBHAI	NOTICE SERVED
7893	FA/3667/1998	14/02/2012	KANTILAL MULJIBHAI @ BACHUBHAI,	(MR HM PRACHCHHAK)	KANA MENAND ODEDARA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA
7894	FA/3676/1998	16/01/2012	CHAMPABEN MANILAL TANK,NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA	PARUL R MANUBARWALA,MANGABHAI SHANABHAI CHAUDHARI	NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
7895	FA/3677/1998	10/10/2008	NATWERBHAI NARANBHAI PATEL,RAVJIBHAI NARANBHAI PATEL	MR KH BAXI,(MR PV HATHI),MR CJ VIN	BHARATBHAI NARANBHAI PATEL,ASHOKBHAI NARANBHAI PATEL,GHANSHYAMBHAI NARANBHAI PATEL	(MR KR RAVAL) ,MR KV SHELAT,MR ASHISH H SHAH
7896	FA/3714/1998	11/08/2008	SANTOKBEN SANKALBHAI PATEL,	MR JV JAPEE	STATE OF GUJARAT,	
7897	FA/3842/1998	28/11/2011	MALTIBEN CHUNILAL VERMA,	MR JV JAPEE	AIDANBHAI KESHA RAMJI CHAUDHARI,UNITED INDIA ASSURANCE CO.LTD.,RAMDEVSING GNANDASINH RATHOD [DELETED.],JAIPUR WEST RAJASTHAN STATE ROAD TRANSPORT (DELETED),CHIEF MANAGER,RAJASTHAN STATE ROAD TRANSPORT CO. [DELETED.]	NOTICE SERVED,DELETED,MS MEGHA JANI
7898	FA/3843/1998	13/06/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	GOPAL TRANSPORT BY PRO. BHURA BHAI HIMABHAI DECD.THRO'HEIRS,REKHABEN BHURABHAI,BHAVUBEN BHURABHAI,MEENABEN BHURABHAI MINOR,JANAK BHURABHAI MINOR,MIRABEN BHURABHAI MINOR,VIJUBEN BHURABHAI,JITUBHAI KHIMJI,JIGNESH LALJIBHAI,BHARATI LALJIBHAI,AARTI LALJIBHAI MINOR,RAJENDRA LALJIBHAI MINOR	,NOTICE SERVED,SERVED BY AFFIX. (R)
7899	FA/3845/1998	14/12/2018	DINESHKUMAR SHANKARLAL LADANVAL (SONI),	MR NS SHEVADE	KRISHNADEVI GOPALDASJI SONI,	MR AJ MEMON
7900	FA/3846/1998	22/12/2011	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	RANIBEN BABUBHAI KOLI,KISHORKUMAR BABUBHAI,MINOR,BHARTIBEN BABUBHAI,JAYESHKUMAR BABUBHAI,PUNJA JETHA RABARI,JERAM MAVJI KHARVA	NOTICE SERVED,MR PJ KANABAR
7901	FA/3847/1998	22/12/2011	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	RANIBEN UKABHAI KOLI,DITABAIBEN UKABHAI,MAGANBHAI UKABHAI MINOR,JAYANTIBHAI UKABHAI,JASUMATI UKABHAI,PUNJA JETHA RABARI,JERAM MAVJI KHARVA	NOTICE SERVED
7902	FA/3848/1998	22/12/2011	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	SOMBAIBEN RAMA KOLI,SAVITABEN VELJIBHAI,HIRABHAI RAMABHAI,MAHESHBHAI RAMABHAI,BHAVNABHAI RAMABHAI,BABA VELJI,PUNJA JETHA RABARI,JERAM MAVJI KHARVA	NOTICE SERVED
7903	FA/3849/1998	17/01/2012	LALITABEN WD/O SURESHKUMAR MOHANLAL JAIN,MOHANLAL MODILAL JAIN,GUNBALABEN MOHANLAL JAIN	NOTICE NOT RECD BACK	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW
7904	FA/3851/1998	06/07/2018	DARSHANLAL HEMRAJ,	NOTICE UNSERVED	KESHAVLAL BHOGILAL,AMBICA TRADING COMPANY,KIRITBHAI BHOGILAL,SANATKUMAR BHOGILAL SANGHVI,PUNAMCHAND BRIJMOHAN,FULCHAND PARESHCHAND,BRIJMOHAN INDARCHAND,RAMKRUSHNA DAYABHAI,RAMKRUSHNA DAYABHAI & SONS,PANKAJKUMAR MANUBHAI SHAH	SERVED BY AFFIX(N),RULE SERVED,RULE UNSERVED,MR RAVINDRA SHAH
7905	FA/3855/1998	24/07/2012	VIBHABEN WD/O VINODCHANDRA PARIKH,MINOR VIRAL VINODCHANDRA PARIKH,NOW MAJOR,MINOR BHAVITA VINODCHANDRA PARIKH,NOW MAJOR,THAKORBHAI MOHANLAL PARIKH DEL.CT.ORD.DT.9/2/2000,JAYABEN THAKORLAL PARIKH	DELETED,(MR BP MUNSHI),(MS NIRALI B MUNSHI)	CHUNILAL RUPCHAND DIBERA DEL.CT.ORD.DT.4/10/2000,NIRMA DETERGENT PVT.LTD.CO.,NEW INDIA INSURANCE CO LTD.	NOTICE SERVED,DELETED,(MR MB GANDHI),MR SANDIP C SHAH,MRS TRUSHA M GANDHI

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7906	FA/3857/1998	23/03/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	KANTILAL SHANKARLAL PATEL,	MR KG SUKHWANI
7907	FA/3858/1998	06/07/2018	GOVINDBHAI TRIKANBHAI PRAJAPATI,MANJULABEN D/O GOVINDBHAI TRIKAMBHAI	MR JAYESH A DAVE	GHANSHYAMBHAI DANABHAI SAPRA,	UNSERVED EXPIRED (N)
7908	FA/3890/1998	24/08/2018	FOOD CORPORATION OF INDIA,	MR SHAKEEL A QURESHI	JK SHETH & CO.,	MR ANSHIN H DESAI
7909	FA/3900/1998	21/10/2015	MUNICIPAL CORP.OF AHMEDABAD,	MR MG NAGARKAR	PANKAJ FABRICS CO.,	SINGHI & BUCH ASSO.
7910	FA/3902/1998	27/12/2011	PRAVINBHAI BHIMJIBHAI,	MR MRUGEN K PUROHIT	DHIRAJLAL RAVJIBHAI KATESIA,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED
7911	FA/3903/1998	27/12/2011	DINESHBHAI BHIMJIBHAI SURANI DECD.THRO'HEIRS BHIMJIBHAI,BHIMJIBHAI DAMJIBHAI SURANI,SHANTABEN BHIMJIBHAI SURANI	MR MRUGEN K PUROHIT	DHIRAJLAL RAVJIBHAI KATESIA,NEW INDIA INSURANCE CO.LTD.	MR VIBHUTI NANAVATI,MR NILESH A PANDYA
7912	FA/3904/1998	10/06/2016	SACHCHASING TASBIRSING,HARBANSSINH SHAMSINH,NATIONAL INSURANCE CO LTD	MR RAJNI H MEHTA	BHAGWANJI JERAMBHAI RATHOD,NIRMALABEN BHAGWANJIBHAI RATHOD,MINOR ALPABEN PRAMODKUMAR RATHOD,MINOR JAYESH PRAMODKUMAR RATHOD THRO'BHAGWANJIBHAI,MINOR KAPILA PRAMODKUMAR RATHOD,THRO'BHAGWANJIBHAI,SACHCHASING TASBIRSINJ DRIVER TRUCK NO. GJO 8781 -DELETED	UNSERVED EXPIRED (N), (MR SANDEEP N BHATT)
7913	FA/3908/1998	11/05/2012	MUKHTAR AHMED KADARI,DR.BHALCHANDRA JITENDRABHAI VASAVADA,NEW INDIA ASSURANCE CO LTD TRANSPOSED AS R-5 AS COURT	MR RAJNI H MEHTA,LAW VERDICT	UDAY J VASAVADA,UMARBHAI ISMAILBHAI GAMETI,KACHARABHAI MASARIBHAI,THE UNITED INDIA INSURANCE CO.LTD.,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,(MR HJ NANAVATI),MR VIBHUTI NANAVATI,MR SUNIL B PARIKH,(MR SUNIL C PATEL),MR HITESH N ACHARYA
7914	FA/3909/1998	25/04/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	RABABEN WD/O DANABHAI NARANBHAI,BHARATBHAI DANABHAI,BALDEVBHAI DANABHAI,PANKHABEN WD/O NARANBHAI KARSANBHAI,DAHABHAI NARANBHAI PATEL	MR ND GOHIL,MR IM PANDYA
7915	FA/3917/1998	02/02/2012	RASIKLAL MEGHJI THAKKAR,	(MR MB GANDHI)	HIRABAI LALABHAI AYER,DEVIBAI LALABHAI AYER,KARSAN LALABHAI AYER,SARAIBAI KARSAN AYER,DEVRAJ LALABAHI AYER,SANDHI KASAM NOR MAMAD,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED
7916	FA/3921/1998	07/12/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMANBHAI SHIVABHAI SINCE DE'DTHR'GH HIS HEIRS & L/RS.,HANSABEN WD/O RAMANBHAI SHIVABHAI,JOTSNABEN DAUGHTER OF RAMANBHAI SHIVABHAI	RULE SERVED,MR GM AMIN
7917	FA/3930/1998	20/03/2012	VENIABEN WD/O GOVINDBHAI NAGINBHAI RANA,SUNIL GOVINDBHAI RAMAN,MINOR KALPESH GOVINDBHAI RANA THRO'VEINABEN GOVINDBHAI RANA,MINOR JIGNESH GOVINDBHAI RANA THRO'VEINABEN GOVINDBHAI RANA,KANCHANBEN WD/O NAGINLAL HARJIVANDAS RANA	MR MTM HAKIM	ABDULKHAN SALEKHAN NAGORI,SHABDAR ALI DAUS MUKHI MOMIN,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MS MEGHA JANI
7918	FA/3931/1998	24/01/2012	NARESHKUMAR JEKISHANDAS RANA,	MR MTM HAKIM	MANJIBHAI GOVINDBHAI THAKORE,CHANDUBHAI HARGOVINDDAS PATEL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS MEGHA JANI
7919	FA/3932/1998	22/01/2014	AMINABIBI WD/O SHABBIR AHMED GULAM ABBAS,ABDUL KADAR SHABBIR AHMED SHAIKH,SMIRABIBI SHABBIR AHMED SHAIKH,SALMABIBI SHABBIR AHMED SHAIKH,SABNURABIBI SHABBIR AHMED SHAIKH,SAJEDABIBI SHABBIR AHMED SHAIKH,GULAM ABBAS GULAB-BHAI SHAIKH,HAJIYANI JOHRABIBI GULAM ABBAS SHAIKH	MR MTM HAKIM	HARISHBHAI DITABHAI,JITENDRABHAI SHAH,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR

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7920	FA/3934/1998	27/04/2012	KAVITABEN GOVINDBHAI BHAMBHANI,	(MR JV MEHTA)	AHMEDABAD MUNICIPAL CORP.,DR.V.L.SHAH,BHAVNABEN KANDARPKUMAR DAVE,DR.AMITBHAI GOVINDBHAI SHAH,DR.KAMLESHBHAI BABUBHAI PATEL,BALVANTBHAI MOHANBHAI PARMAR,HASANKHAN SHAMSHERKHAN PATHAN,DR.RM SHAH,DR.DINUBHAI A PATEL,DR.SJ DAMANI,ARUNBHAI J SHETH,ANILBHAI J CHINAI,VF SHAH,KANNAIYALAL M CHINAI,DR.VILASBEN M MEHTA,STATE OF GUJARAT	,NOTICE SERVED,MR HS MUNSHAW,MR HIMANSHU K PATEL
7921	FA/3967/1998	06/12/2010	RAMABHAI SHIVRAMBHAI,	MR NS SHEVADE	SPL.LAQ OFFICER,	NOTICE SERVED
7922	FA/3968/1998	06/12/2010	PATEL RAMABHAI SHIVABHAI,	MR NS SHEVADE	SPL.LAQ OFFICER,PROJECT MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
7923	FA/3969/1998	06/12/2010	PATEL PARSHOTTAMBHAI HIRDAS,	MR NS SHEVADE	SPL.LAQ OFFICER,PROJECT MANAGER	RULE SERVED,MR AJAY R MEHTA
7924	FA/3970/1998	11/10/2010	PATEL RAMABHAI SHIVABHAI KEVALDAS,	MR NS SHEVADE	SPL.LAQ OFFICER,PROJECT MANAGER,O.N.G.C. MEHSANA	,GOVERNMENT PLEADER
7925	FA/3971/1998	06/12/2010	PATEL SHIVRAMBHAI VIRCHANDDAS,	MR NS SHEVADE	SPL.LAQ OFFICER,PROJECT MANAGER,O.N.G.C. MEHSANA	,GOVERNMENT PLEADER
7926	FA/3972/1998	28/06/2012	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	ROHITBHAI RASIKBHAI,DILIPBHAI RASIKLAL,MAYURBHAI RASIKLAL	(MR MB GANDHI)
7927	FA/3973/1998	02/02/2012	HARJI KANJI PATTANI MINOR THROFATHER KANJI VALJI PATTANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHAMABHAI MEMABHAI DAV,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MS AVANI S MEHTA
7928	FA/3989/1998	02/02/2012	ANITA K JOSHI,	(MR MC SHAH)	UNION OF INDIA,ANILKUMAR PANABHAI PARMAR	NOTICE UNSERVED,MR KALPESH N SHASTRI
7929	FA/4021/1998	16/01/2012	KASAM DAUD KUMBHAR,ADAM SULEMAN KUMBHAR,NEW INDIA ASSURANCE CO.LTD.	MR YN RAVANI,MR GC MAZMUDAR,MR HG MAZMUDAR	JITENDRA KHIMSHANKAR TRIVEDI,GODAVARIBEN KHIMSHANKER TRIVEDI,PRAVINABEN KHIMSHANKAR TRIVEDI,PRAGMABEN KHIMSHANKAR TRIVEDI,PRITIBEN JITENDRA TRIVEDI D/O JAYVANTIBEN J TRIVEDI,KHIMSHANKER RAJARAM TRIVEDI F-IN-LAW OF JAYAVANTIBEN J	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
7930	FA/4023/1998	01/02/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR ADIL R MIRZA	LAKHABHAI DALABHAI PARMAR,JAYABEN LAKHABHAI PARMAR,GULABBEN W/O KANAIYALAL LAKHABHAI PARMAR,MINOR HITESH KANIAYALAL PARMAR,MINOR SANJAY K PARMAR,TEJABHAI LAKHABHAI PARMAR,KUM.DEVALBEN LAKHABHAI PARMAR,AMRATBHAI BHAVANBHAI PATEL	MR BHARAT JANI
7931	FA/4025/1998	31/03/2009	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	HEIR OF DECD.JASABHAI SOMABHAIRABARI,SOMABHAI SAVABHAI RABARI,VANABHAI SOMABHAI RABARI,JHINIBEN SOMABHAI RABARI,JAWAHARLAL RUPCHAND MAHESHWARISINCE DECD. THRO' HEIRS,ANIL JAWAHARLAL MAHESHWARI	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR.HIREN M MODI
7932	FA/4118/1998	25/04/2012	HARENDRABHAI DHIRAJLAL DOSHI SINCE DECEASED THRO'HIS HEIRS,MRS.SHARMISHTHA HARENDRABHAI DOSHI,MISS.DIMPLE HARENDRABHAI DOSHI,MISS.MEGHA HARENDRABHAI DOSHI,MISS.MITALI HARENDRABHAI DOSHI	MS SEJAL K MANDAVIA	GOKALBHAI GORDHANBHAI BAMROLIA,RAMJIBHAI GORDHANBAHI BAMROLIA,ORIENTAL INSURANCE CO.LTD.	MR KK NAIR,MR JITENDRA M PATEL,
7933	FA/4121/1998	24/01/2012	MUKUNDBHAI HARILAL DALAL Q,	(MR AJ SHASTRI)	PERIBA SHEPRAO DELETED AS PER CT.ORD.DT.10-1-2012.,JAKKI REDDY MALLA REDDY,NATIONAL INSURANCE CO.LTD.,HARINBHAI PRITAMLAL DALAL,NEW INDIA ASSURANCE CO.LTD.	,NOTICE SERVED,DELETED,(MR KI SHAH),MS MEGHA JANI

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7934	FA/4124/1998	10/01/2012	BHARTIBEN WD/O SURESHKUMAR RATILAL THAKKER,BRIJESHKUMAR SURESHKUMAR-MINORTHAKKER,THRO'BHARTIBEN THAKKER,GOPIBEN SURESHKUMAR [MINOR] THAKKER,THRO'BHARTIBEN THAKKER	MR KARTIKEY P RAWAL	RAKESHKUMAR BABULAL SHARMA,PRITAMKUMAR,NEW INDIA ASS.CO.LTD,SHYAMBHAI SHAMBHUBHAI NIRASHRIT THAKORE,RATILAL MANILAL THAKKER,PASIBEN W/O RATILAL M THAKKER	,NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR SHASHIKANT S GADE
7935	FA/4126/1998	10/12/2019	UNION OF INDIA,	MR RAMNANDAN SINGH	SHARMISHTABEN W/O BHUPENDRA KUMAR SOMABHAI PATEL,TEJASHKUMAR BHUPENDRA PATEL,MITTULKUMAR BHUPENDRA PATEL	MR MAHESH B SHAH,MR KUNAL M SHAH
7936	FA/4137/1998	20/09/2010	LOGERLAL GOPILALBHAI TRANSPOSED AS R-4,RAKESHKUMAR KANAIYALAL JOSHI,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA,	MADHUBEN JAYANTILAL PATEL,NILESHKUMAR JAYANTILAL PATEL,BHAVESHKUMAR JAYANTILAL PATEL,LOGERLAL GOPILALBHAI DELETED AS PER COURT ORDER	DELETED,(MR MD PANDYA)
7937	FA/4165/1998	09/02/2012	PRAKASHBA WD/O DHAIRYASINH BHUPATSINH JADEJA,KULDIPSINH DHAIRYASINH JADEJA MINOR,ASMITA DHAIRYASINH JADEJA MINOR,HARENDRASINH DHAIRYASINH JADEJA,BHUPATSINH FULSINHJI JADEJA,PREMILABEN BHUPATSINH JADEJA	(MR GIRISH D BHATT)	STATE OF GUJARAT,AK TANDON OR HIS SUCCESSOR IN OFFICE,RAMESHBHAI SOAMBHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED,MR DF AMIN
7938	FA/4168/1998	12/01/2009	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MONGHIBEN KODARBHAI PARMAR,PASHABHAI KODARBHAI PARMAR,KAHYABHAI KODARBHAI PAMRAR,AMRUTBHAI KODARBHAI PARMAR,NARSINHBHAI MANGALJI KHARADI,HIRABHAI GOVABHAI PATEL,KANTIBHAI SENGHABHAI RAVAL,RATHOD JAYANTIBHAI PRABHUDAS,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR JV JAPEE,MR YOGESH S LAKHANI,MR KK NAIR,MR SUNIL B PARIKH
7939	FA/4169/1998	12/01/2009	NATIONAL INSURANCE CO LTD,	MR RAJNI H MEHTA	PASHABHAI KODARBHAI CHAMAR (BHAMBHI),NARSINHBHAI MANGALJI KHARADI,HIRABHAI GOVABHAI PATEL,KANTIBHAI SENGHABHAI RAVAL,RATHOD JAYANTIBHAI PRABHUDAS,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR JV JAPEE,MR YOGESH S LAKHANI,MR KK NAIR
7940	FA/4170/1998	06/08/2013	TRUSTEES OF RANCHODLAL MANSUKHRAM UPADHYAY TRUST,JAYANTILAL CHUNILAL,KANUBHAI DAHYALAL UPADHYAY	(MR MB GANDHI)	KANUBHAI MANILAL THAKORE,CHARITY COMMISSIONER, GUJARAT STATE	GOVERNMENT PLEADER,NOTICE SERVED
7941	FA/4171/1998	06/08/2013	JAYANTILAL CHUNILAL,KANUBHAI DAHYABHAI UPADHYAY,BABUBHAI MANILAL JOSHI	(MR MB GANDHI)	KANUBHAI MANILAL THAKORE,CHARITY COMMISSIONER	GOVERNMENT PLEADER,NOTICE SERVED
7942	FA/4190/1998	05/10/2009	VALI ADAM YUSUF,KHALID VALI ADAM YASUF MINOR,MUSTAQ VALI ADAM YUSUF,YUSUF VALI ADAM YUSUF MINOR,ISMAIL IBRAHIM PATEL	DELETED,MR YN RAVANI	SPECIAL LAND ACQUISITION OFFICER,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER
7943	FA/4191/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAYNABEN ASHOKKUMAR,HARSHABEN BIPINKUMAR,PRAFULLABEN CHANDRAKANT SANGHVI	NOTICE SERVED
7944	FA/4192/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANDAS DAMJIBHAI,	NOTICE SERVED BY DS
7945	FA/4193/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJINIKANT N TRIVEDI,	MR PM BHATT
7946	FA/4194/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARILAL BHAGVANJIBHAI MEHTA,	NOTICE SERVED BY DS
7947	FA/4195/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVTIBEN HARIBHAI SOLANKI,	NOTICE SERVED
7948	FA/4196/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANKAJKUMAR BHIKHALAL JOSHI,	NOTICE SERVED
7949	FA/4197/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANTILAL TALAKCHAND SHAH,	NOTICE SERVED BY DS
7950	FA/4198/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI B CHAVDA,	NOTICE SERVED
7951	FA/4199/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMESHKUMAR B CHAVDA,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7952	FA/4200/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANSUYABEN RAVJIBHAI,	NOTICE SERVED
7953	FA/4201/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANITABEN AMRUTLAL,	NOTICE SERVED BY DS
7954	FA/4202/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPAKKUMAR GIRDHARLAL MEHTA,	MR PM BHATT
7955	FA/4203/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARLAL AAPABHAI,	NOTICE SERVED BY DS
7956	FA/4204/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIVIYABEN JANARDAN VYAS,	NOTICE SERVED
7957	FA/4205/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPKUMAR NAVNITRAY PANDYA,	NOTICE SERVED
7958	FA/4206/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAKUBHAI KANJIBHAI GADHVI,	NOTICE SERVED
7959	FA/4207/1998	06/12/2010	STATE OF GUJARAT,DY COLLECTOR & LAQ OFFICER ANDRESETTLEMENT (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHANSHIBHAI BABUBAHI GADHVI,	NOTICE SERVED BY DS
7960	FA/4225/1998	17/01/2012	MANILAL VIRAMBAHI PATEL,	MR SANDIP C SHAH	ARVINDLAL BABULAL DABGAR,MAHESHKUMAR RAMANLAL DEVDA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR DARSHAN M PARIKH
7961	FA/4230/1998	05/04/2018	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	RAJESH GAGU S/O DECD. DAMYANTIBEN,PRAFULABEN GAGU D/O DECD. DAMYANTIBEN MINOR,JAGDISH GAGU S/O DECD.DAMYANTIBEN, MINOR,HARESH GAGU S/O DECD. DAMYANTIBEN, MINOR,AMIN GULAM MUSALMAN (DELETED),DG PARIHAR(DELETED),ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR BY MANKAD,(MR YS MANKAD)
7962	FA/4231/1998	19/09/2013	SMITABEN BIPINBHAI SHAH,SAMIT BIPINBHAI SHAH,AMIT BIPINBHAI SHAH,NIMIT BIPINBHAI SHAH	MR GAJENDRA P BAGHEL	AMBALAL B PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,BHIKHABHAI DADBHAI KATHI,UTKARSH BUILDERS,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR RITURAJ M MEENA
7963	FA/4234/1998	01/05/2013	PRAVINBHAI JAYRAMBHAI GALSARA,	RULE SERVED,MS ARCHANA R ACHARYA	BRAHMANI TRANSPORT CO.,UNITED INDIA INSURANCE CO.LTD.,HIRALAL MULCHAND KIRI,RAJKANYA NANDKISHORE SHAHI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE NOT RECD BACK,MS HINA DESAI,MR MA PAREKH
7964	FA/4250/1998	01/05/2013	HIRALAL MULCHAND KIRI,	RULE SERVED,MS ARCHANA R ACHARYA	BRAHMANI TRANSPORT CO.,UNITED INDIA INSURANCE CO.LTD.,RAJKANYA NANAKISHORE SHAHI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE NOT RECD BACK,MR CJ VIN,MS HINA DESAI,MR MA PAREKH
7965	FA/4251/1998	01/05/2013	HASTUBEN JAYRAMBHAI TRISHUL DECD.THROUGH THE LRS,VISHNUKUMAR JAYRAMBHAI TRISHUL,KISHORKUMAR JAYRAMBAHI TRISHUL,MAHESHKUMAR JAYRAMBHAI TRISHUL	MS ARCHANA R ACHARYA,LAW VERDICT	BRAHMANI TRANSPORT COMPANY,UNITED INDIA INSURANCE CO.LTD.,HIRALAL MULCHAND KIRI,RAJKANYA NANKISHORE SHAHI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE NOT RECD BACK,MS HINA DESAI,MR MA PAREKH
7966	FA/4259/1998	19/12/2011	BHAVSINH HIRABHAI SOLANKI,	MR JA ADESHRA	ARVINDBHAI AMBALAL PATEL,NEW INDIA INSURANCE CO LTD,NIYAMATKHAN USMANKHAN PATHAN,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA
7967	FA/4260/1998	22/06/2017	UNION OF INDIA,	MS REETA CHANDARANA	RAJKOT ENGINEERING ASSOCIATION,	

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7968	FA/4262/1998	22/08/2014	BHAGWANSINH KHUMANSINGH CHHASATIA,	UNSERVED EXPIRED (N)	GENERAL MANAGER,	MRS VASAVDATTA BHATT
7969	FA/4282/1998	06/07/2010	MRUDULA RAMESHCHANDRA DESAI,	MR RS SANJANWALA	RAMESHCHANDRA NATHUBAHI DESAI,UNITED INDIA ASSURANCE CO.LTD.	
7970	FA/4284/1998	07/03/2017	CHANDRAMANIBEN WD/O BABUBHAI INTWALA,PADMABEN WD/O KISHORBHAI INTWALA,JALPABEN KISHORBHAI INTWALA,HIRALBEN KISHORBHAI INTWALA,MITABEN KISHORBHAI INTWALA,HEMAXIBEN KISHORBHAI INTWALA,DIMPALBEN KISHORBHAI INTWALA	MR MA PAREKH	NAJIBHAI HIRABHAI MAKWANA,NANABHAI ALABAI AHIR,ORIENTAL INSURANCE CO.LTD.	,MR RATHIN P RAVAL
7971	FA/4286/1998	07/02/2012	MANGARBHAI NARSINHBHAI RATHOD,	MR GC RAY	AMARSING NATHABHAI PARMAR,SURESHKUMAR RASIKLAL SHAH,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED
7972	FA/4288/1998	25/11/2008	MUKUNDBHAI CHHOTALAL SHAH,	MR HM PARIKH,MR.SUBHASH G BAROT	DILIPBHAI AMARSINH PARMAR SINCE DEID HIS LEGAL HEIRS,MANJUBEN DILIPSINH PARMAR,GULABSINH DILIPSINH PARMAR,PARULBEN DILIPSINH PARMAR,SHITALBEN DILIPSINH PARMAR THROUGH THEIR MOTHER AND,VIRENDRABHAI DILIPBHAI PARMAR THROUGH THEIR MOTHER AND,AMARSINH MOTIBHAI PARMAR,NATIONAL INSURANCE CO LTD	,MR MEHUL SHARAD SHAH
7973	FA/4503/1998	11/09/2017	JAGJIVANBHAI ICHHARAM DECD DURING PENDENCY OF SUIT,	UNSERVED EXPIRED (N)	HARKHIBEN GIRDHARLAL,JASWANTLAL GIRDHARLAL,MUKESHKUMAR JASWANTLAL,DIPAKKUMAR JASWANTLAL,MANCHHARAM MAGANBHAI HIMSELF &HEIR OF HARKHIBEN & KARTA AND,INDRAVADAN MANCHHARAM,HIMSELF HEIR OF HARKHIBEN & KARTA AND,BHAGWANDAS ICHHARAM DECD.THRO'HEIR GEETABEN D/O BHAGWANDAS,RAMESHKUMAR BHAGWANDAS,HIMSELFKARTA,MANAGER OF HIS BRANCH &,KRUPAL RAMESHKUMAR,BHARATKUMAR BHAGWANDAS,HIMSELFKARTA AND MANAGER OF BRANCH,DHANIBEN D/O ICHHARAM NATHABHAI DECD.THRO'HEIRS,BALVANTBHAI BECHARBHAI,NIRUBEN BECHARBHAI,HANSABEN BECHARBHAI,URMILABEN BECHARBHAI,MANIBEN D/O ICHHARAM NATHABHAI& W/O THAKORBHAI NAGINDAS,HARIBEN D/O ICHHARAM NATHABHAI,AMITKUMAR ISHVARLAL PATEL,SWATIBEN ISHVARLAL PATEL	,MS KJ BRAHMBHATT
7974	FA/4506/1998	17/01/2012	GANGABEN RATILAL PATEL,DHARMENDRA RATILAL PATEL,PARULBEN RATILAL PATEL	(MR YF MEHTA)	SAKARIYA MENAN [DELETED],UNITED INDIA INSURANCE CO.LTD.	DELETED,MR VIBHUTI NANAVATI
7975	FA/4507/1998	16/09/2008	GUJARAT FISHERIES CENTRAL COOP.ASSOCIATION LTD.,	(MRS VD NANAVATI)	J GOPALA PILLAI,J LAXMI KUTTY	MR RC PATHAK
7976	FA/4533/1998	12/12/2011	ORIENTAL INSURANCE CO LTD,	MR ARUN H MEHTA,MR KK NAIR	BABULAL SHRIRAM CHAUHAN,VIJAY SADASHIV PATEL DECD.HIS HEIRS,LATABEN VIJAYRAO PATIL,VASUDA VIJAYRAO PATIL,ASHA VIJAYRAO PATIL,SUMIT VIJAYRAO PATIL,LATABEN VIJAYKUMAR PATIL	,SERVED BY AFFIX(N),MR GM JOSHI
7977	FA/4535/1998	23/08/2011	STATE OF GUJARAT,DY COLLECTOR, LAND ACQ. AND REHABILILTATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI VAJIRBHAI PARMAR,	MR GAURANG H BHATT
7978	FA/4536/1998	23/08/2011	STATE OF GUJARAT,DY COLLECTOR, LAND ACQ. AND REHABILILTATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUNVANTBHAI VALLABHBHAI & VITHALBHAI KHODABHAI,	MR GAURANG H BHATT
7979	FA/4537/1998	23/08/2011	STATE OF GUJARAT,DY COLLECTOR, LAND ACQ. AND REHABILILTATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHALBHAI KHODABHAI,VALLABHBHAI MEGHJIBHAI DECD. THRO'HEIR VALLABHBHAI MEGHJI,GUNVANTBHAI VALLABHBHAI	RULE SERVED,MR GAURANG H BHATT

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7980	FA/4548/1998	22/12/2011	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	DALWADI BUTALAL K (KUNVERBEN) (DECD.THRO.HEIRS & L.R.'S),KUNVERBEN BUTALAL DALVADI,ISHAVARLAL BUTALALA DALWADI,SUKHLAL BUTALAL DALVADI,LALJIBHAI BUTALALA DALVADI,DHARMENDRAKUMAR D.PADHIYAD,NANU @ VIRSINH DEVSINH	,RULE SERVED,MS PAURAMI B. SHETH
7981	FA/4550/1998	09/04/2018	PRAGJI JIVA,MEGHJI JIVA DECD.THRO'HEIRS LAKHMIBEN MEGHJI,LAKHMIBEN MEGHJI,PRATAP MEGHJI	NOTICE SERVED,MR SP MAJMUDAR,LAW VERDICT,MR P P MAJMUDAR	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,MR KM PARIKH
7982	FA/4551/1998	24/01/2011	NAGINDAS VELJI GANDHI,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,	GOVERNMENT PLEADER,MR NS SHEVADE
7983	FA/4552/1998	09/04/2018	VELJI MULJI GANDHI & DEVKUNVARBEN V GANDHI JAIN SMARAK TRUST,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,MR KM PARIKH
7984	FA/4553/1998	09/04/2018	KOKILABEN KANTILAL [DISMISSED],DILIPKUMAR KANTILAL [DISMISSED],MUKESHKUMAR KANTILAL	DISMISSED FOR NON PROSECUTION,MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,MR KM PARIKH
7985	FA/4554/1998	24/01/2011	SHANTABEN HIMATLAL DECD.THRO' HEIRS CHANDRAKANT H MEHTA,CHANDRAKANT HIMATLAL MEHTA,DILIP HIMATLAL MEHTA,TARAMANI CHANDRAKANT,RASILA PRAFULCHANDRA	NOTICE UNSERVED,LAW VERDICT	STATE OF GUJARAT,	GOVERNMENT PLEADER
7986	FA/4555/1998	09/04/2018	CHUNILAL VASANJI [ABATED],JAYANTILAL VASANJI	ABATED,MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,MR KM PARIKH
7987	FA/4556/1998	24/01/2011	MANEKLAL BHANJI,	NOTICE UNSERVED	STATE OF GUJARAT,	GOVERNMENT PLEADER
7988	FA/4557/1998	09/04/2018	DHIRAJLAL VELJI,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,MR KM PARIKH
7989	FA/4588/1998	09/02/2012	STATE OF GUJARAT,AK TANDON OR HIS SUCCESSOR IN OFFICE OF DIR.GENERAL OFPOLICE,RS PATEL,PSI,LOCAL CR.BRANCH	GOVERNMENT PLEADER	PRAKASHBA WD/O DHAIRAYASINH B JADEJA,KULDIPSINH DHAIRYASINH JADEJA,ASMITA DHAIRYASINH JADEJA MINOR,HARENDRASINH DHAIRYASINH JADEJA,MINOR,BHUPATSINH FULSINHJI JADEJA,PREMILABEN BHUPATSINH JADEJA	RULE SERVED,(MR GIRISH D BHATT)
7990	FA/4611/1998	03/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RAHEMATBEN AJITBHAI GULAMHUSEIN,ABDULBHAI VIRABHAI JARIA,TAJMAHMAD VAJIRMAHMAD MAKRANI	(MR YF MEHTA)
7991	FA/4612/1998	03/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ABDULBHAI VIRABHAI JARIA,TAJMAHMAD VAJIRMAHMAD MAKRANI,SHABANU MAHMADALI PADANIA	RULE SERVED,(MR YF MEHTA)
7992	FA/4613/1998	03/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ABDULBHAI VIRABHAI JARIA,TAJMAHMAD VAJIRMAHMAD MAKRANI,JENABEN HASANALI SAMNANI,RAMJANBHAI HASANBHAI SAMNANI,SHAHBUDDIN HASANBHAI SAMNANI,BADRUDDIN HASANBHAI SAMNANI,DOLATBEN HASANBHAI SAMNANI	RULE SERVED,(MR YF MEHTA)
7993	FA/4614/1998	03/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ABDULBHAI VIRABHAI JARIA,TAJMAHMAD VAJIRMAHMAD MAKRANI,DURLABHBHAI SHAMJIBHAI RUPAVATIA	RULE SERVED,MR IM BENGALI,MR HD CHUDASAMA
7994	FA/4615/1998	03/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ABDULBHAI VIRABHAI JARIA,TAJMAHMAD VAJIRMAHMAD MAKRANI,GORDHANBHAI SHAMJIBHAI RUPAVATIA	RULE SERVED,MR HD CHUDASAMA
7995	FA/4616/1998	03/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ABDULBHAI VIRABHAI JARIA,TAJMAHMAD VAJIRMAHMAD MAKRANI,GORDHANBHAI CHAKUBHAI DOBARIA	RULE SERVED,MR HD CHUDASAMA

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7996	FA/4649/1998	29/02/2012	PANKAJKUMAR CHAMPAKLAL,NITINKUMAR CHAMPAKLAL,NIRMALABEN CHAMPAKLAL DECD. THRO'HEIRS PANKAJKUMAR C,PANKAJKUMAR CHAMPAKLAL,NITIN CHAMPAKLAL,JYOTSANABEN RASMIKANT,JYOTSANABEN RASMIKANT	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHANTILAL JADAVJI SHAH,SOBHAGYABEN SHANTILAL DECD.BY HEIRS INDUBEN C MEHTA,SHANTABEN HIRALAL	NOTICE SERVED,(MR PV HATHI),(MR DHIRENDRA MEHTA)
7997	FA/4677/1998	31/01/2012	HARSHADBHAI PANACHANDBHAI SHAHDECD.THROUGH THE LRS,DEVYANIBEN WD/O HARSHADBHAI SHAH,ARCHESH S/O HARSHADBHAI,SAURABH S/O HARSHADBHAI	MR SANDIP C SHAH	KHETABHAI JUHAJI THAKOR,BHAVANBHAI BHURABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,KARSANBHAI DHULABHAI PATEL,KETANKUMAR SHIVABHAI PATEL,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MS HINA DESAI,MS AVANI S MEHTA
7998	FA/4678/1998	31/01/2012	AJITBHAI SHANTILAL SHAH,	MR SANDIP C SHAH	KHETABHAI JUHAJI THAKOR,BHAVANBHAI BHURABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,KARSANBHAI DHULABHAI PATEL,KETANKUMAR SHIVABHAI PATEL,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MR VIBHUTI NANAVATI,MR SHALIN N MEHTA
7999	FA/4809/1998	06/04/2009	SAVITABEN WD/O SHAVANTSINGH VALJI SANGADA,MAHESH SAVANTSINGH SANGADA,VINITA SAVANTSINGH SANGADA,VALJIBHAI R SANGADA,DHANIBEN W/O VALJIBHAI R SANGADA	(MR MUKESH R SHAH),(MR RN SHAH)	ATALLAKHAN MEHETAKHAN LALKHAN PATHAN,NAVINKUMAR NARAYANBHAI PATEL,ORIENTAL GENERAL FIRE INSURANCE CO.LTD.	
8000	FA/4815/1998	28/11/2011	GSRTC,	MR HARDIK C RAWAL	NITINABEN NARSINHBHAI PATEL,YAGNESHKUMAR NARSINHBHAI PATEL,MITESH NARSINHBHAI PATEL,SURAJBEN REVABHAI PATEL,MOHANBHAI SOMABHAI PATEL	NOTICE NOT RECD BACK,DELETED,RULE SERVED,MR MTM HAKIM
8001	FA/4818/1998	13/02/2012	DISTRICT DEVELOPMENT OFFICER,	MR HS MUNSHAW	MEPABHAI MANDAN SORATHIA,	(MR BD KARIA)
8002	FA/4822/1998	29/02/2012	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHANDRAKANTBHAI CHANDUBHAI PATEL,ALABEN CHANDRAKANTBHAI PATEL,SATAM CHANDRAKANTBHAI PATEL,ALPABEN CHANDRAKANTBHAI PATEL,HANISHKUMAR CHANDRAKANTBHAI PATEL,KALABEN CHANDRAKANTBHAI PATEL	NOTICE SERVED,MR HM PARIKH
8003	FA/4825/1998	21/07/2014	BECHARBHAI KISHORBHAI PATEL,GIRISHKUMAR BECHARBHAI PATEL	(MR BD KARIA)	BHARATKUMAR VISHNUBHAI VAISHNAV,	MR PS PATEL
8004	FA/4858/1998	24/01/2012	HARINBHAI PRITAMLAL DALAL,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUKUNDBHAI HARILAL DALAL,PERIBA SHEPRAV,JAKKI REDDY MALLA REDDY,NATIONAL INSURANCE CO LTD.,NEW INDIA ASSURANCE CO LTD.	,NOTICE SERVED,MS MEGHA JANI
8005	FA/4862/1998	28/02/2011	SHANTABEN KANAIYALAL,	MR SANDIP C SHAH	BALAYAM DRUSHANTILAL 33,DINESHKUMAR NATALAL PATEL,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,MS AVANI S MEHTA
8006	FA/4863/1998	03/12/2019	KARSANBHAI CHAGANBHAI PATEL,	MR JITENDRA MALKAN	SURENDRASINGH SARVANSINGH PARIYAL,DILIP SAO,NEW INDIA INSURANCE CO. LTD.	NOTICE NOT RECD BACK,RULE UNSERVED
8007	FA/4864/1998	24/01/2012	HARINBHAI PRITAMLAL DALAL,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUKUNDBHAI HARILAL DALAL,PERIBA SHEPRAV,JAKKI REDDY MALLA REDDY	,(MR AJ SHASTRI)
8008	FA/4865/1998	03/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	REVABEN NARANBHAI TADVI,MAHESH NARANBHAI TADVI[MINOR],PATEL JAGDISHBHAI PARSHOTTAMBHAI,RAMANBHAI NARANBHAI PATEL	,NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL,MR RAMNANDAN SINGH
8009	FA/4866/1998	03/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	JAYANTIBHAI RAGHABHAI TADVI,PATEL JAGDISHBHAI PARSHOTTAMBHAI,RAMANBHAI NARANBHAI PATEL	,MR HARSHIT B PATEL
8010	FA/4919/1998	21/12/2011	JASHUMATIBEN SHASHIKANTBHAI VYAS,	MR AJAY R MEHTA	ANIRUDHSINH DILIPSINH JADEJA,NATIONAL INSURANCE CO LTD	RULE SERVED,MS MEGHA JANI

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8011	FA/4922/1998	08/08/2008	UNION OF INDIA,	(MR. JC SHETH)	DUNGARBHAI TEJABHAI CHAUHAN,MULIBEN VIRJIHAI CHAUHAN,GANESHBHAI TEJABHAI,RAGHUBHAI TEJABHAI,DEVSHIBHAI TEJABHAI,MOTIBEN TEJABHAI W/O MOTIBHAI,SAMUBEN TEJABHAI W/O SAMJIBHAI	MR GAURANG H BHATT
8012	FA/4923/1998	08/08/2008	UNION OF INDIA,	MS SHILPA R SHAH	KIRANBHAI MANILAL KADIA,	MR PJ MEHTA
8013	FA/4925/1998	17/01/2012	HANIFABEN DAUDBHAI MANSURI,HAMIDBHAI DAUDBHAI MANSURI,FAKIR MOHMAD JIVABHAI MANSURI,AMINABEN FAKIR MOHAMAD MANSURI	MR AV PRAJAPATI	BHAGWAT PRASAD GOD,ORIENTAL INSURANCE CO.LTD.	MR GT PARIKH,MR VC THOMAS
8014	FA/4928/1998	24/01/2012	JAYANTIBHAI PARSHOTTAMBHAI PATEL,	MS SNEHA A JOSHI	SHANAJI MOTIJI,NARENDRASINH BUDHAJI CHAUHAN	NOTICE SERVED BY DS,MR SURESH M TRIVEDI
8015	FA/4947/1998	04/05/2015	ISLAMUDDIN SHEIKH S/O ABDUL GAFFAR,ORIENTAL INSURANCE CO.LTD.	MR KK NAIR	SONABHAI LAKHUBHAI PATEL (DECEASED THROUGH LEGAL HEIRS),SHARDABEN WD/O BUDHABHAI SONABHAI PATEL,MAHENDRAKUMAR BUDHABHAI PATEL,RAMILABEN D/O BUDHABHAI PATEL,SITABEN D/O BUDHABHAI PATEL,LILABEN D/O BUDHABHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED
8016	FA/4950/1998	10/01/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANSUKHLAL KESHAVJIBHAI PATEL,DHIRAJLAL NARANDAS SUTHAR,CHANDULAL J PATEL	NOTICE SERVED,MR HARESH H PATEL
8017	FA/4956/1998	30/11/2010	NEW INDIA ASSURANCE CO LTD,	MR UDAY R BHATT	TULSHIDAS RAMJI PVT.LTD,UKABHAI BHAVANBHAI,MAKABHAI SAVABHAI PARMAR,UNITED INDIA INSURANCE CO LTD,BABUBHAI UNADBHAI KOLI	NOTICE SERVED,MR NAVIN K PAHWA,MR JK PARMAR,MS MEGHA JANI
8018	FA/4992/1998	23/09/2008	GSRTC,	MR DIPAN DESAI	MUKTHABEN DHIRAJLAL VORA,KODIDAS NANJIDAS DOBARIA	
8019	FA/4993/1998	20/04/2012	THAKORBHAI BAGHUBHAI GAMIT,	MR V M TRIVEDI	GUJARAT STATE CIVIL SUPPLIES CORP.LTD,	MR DEEPAK V PATEL
8020	FA/4994/1998	16/07/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SANESH BABULAL PANCHAL,ISMAILBHAI KALUBHAI SHEIKH,JASHRATHSING KALUSING SOLANKI,ABHAYKUMAR CHANDMAL SHRIMAR,ORIENTTAL INSURANCE CO LTD	NOTICE SERVED,MR AJAY R MEHTA,MR RAJNI H MEHTA
8021	FA/5007/1998	21/07/2009	AHMEDABAD MUNICIPAL CORPORATION,	(MR SK JHAVERI)	BANK OF BARODA,	
8022	FA/5009/1998	15/09/2008	JIVARBHAI UKABHAI,HEMABEN WD/O UKABHAI KALABHAI DECD.DURING THE PENDENCYOF SUI	MR UI VYAS	BABAJ DHANJI,NATVARLAL KESHAVLAL PATEL,NEW INDIA ASSURANCE CO LTD	
8023	FA/5010/1998	28/11/2011	BABUBHAI PARSHOTTAM PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VITTHALBHAI DAYABHAI,SUBHASHSINH AJUBHA JADEJA,NATIONAL INSURANCE CO LTD.	,MR SHASHIKANT S GADE
8024	FA/5012/1998	10/01/2012	SHANKUBEN WD/O DASHRATHBHAI NAYI,DHARMENDRAKUMAR D NAYI,SUMITABEN D NAYI,PARMABHAI DEVABHAI NAYI,SHANTABEN PARMABHAI NAYI	MR KARTIKEY P RAWAL	IBRAHIMBHAI ABDULBHAI KUMBHAR,TRIBANDHU TRANSPORT COMPANY LTD.,NEW INDIA ASSURANCE CO.LTD.,SADIK ABUDLHAMID,HUSENMIYA MAHOMADMIYA SHAIKH,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR KK NAIR,MR SHASHIKANT S GADE,(MR HASMUKH THAKKER)
8025	FA/5054/1998	26/11/2009	BASKA BOMBAY CARRIERS,RADIAN SABAJWANI	MR BS PATEL,MRS RANJAN B PATEL	NEW INDIA ASSURANCE CO LTD,TIRUPATI GRANITES PVT.LTD	
8026	FA/5063/1998	03/12/2010	SUNDYAWALA DAIRY,NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	SULOCHANABEN BABULAL PATEL,	MR HEMANT S SHAH

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8027	FA/5066/1998	13/08/2008	EXECUTIVE ENGINEER,,	MR NS SHEVADE	JASUBHAI CHHAGANBHAI PATEL,REVABHAI CHHAGANBHAI PATEL,PREMJIBHAI CHHAGANBHAI PATEL DECD.THRO'HEIRS MENABEN WD/O,MENABEN WD/O PREMJIBHAI CHHAGANBHAI,JAGDISHBHAI PREMJIBHAI PATEL,KIRITBHAI PREMJIBHAI PATEL,BHARATKUMAR KESHAVLAL PATEL,SUNILKUMAR KESHAVLAL PATEL,VIKRAMBHAI KESHAVLAL PATEL,SANKLIBEN KESHAVLAL PATEL,STATE OF GUJARAT	
8028	FA/5090/1998	01/12/2008	GIRISHBHAI SHANKARLAL PATEL,	MR RC JANI	BANK OF BARODA,RK TRADERS,RAJNIKANT KANTILAL SHAH,KETAN RASIKLAL SHAH,RAMESHBHAI ROOPCHAND SHAH,MEHTA DANWANTLAL AMBALAL	RULE SERVED,RULE UNSERVED
8029	FA/5095/1998	28/08/2012	GUJARAT URJA VIKAS NIGAM LTD.,SUPERINTENDING ENGINEER PASCHIM GUJARAT VIJ COMPANY LTD,DEPUTY ENGINEER PASCHIM GUJARAT VIJ COMPANY LTD.	MR DIPAK R DAVE	TAPUBHAI HARJIBHAI NAKUM,	RULE SERVED
8030	FA/5096/1998	28/03/2012	MADHYA GUJARAT VIJ COMPANY LTD,GUJARAT VIDHYUT (ELECTRICITY) BOARD.	MR AD OZA	SHARDABEN W/O GOVINDBHAI VECHATBHAI VANKAR,YOGESH GOVIND VECHATBHAI,LAXMIBEN WD/O VECHATBHAI HIRABHAI VANKAR (DELETED)	DELETED,RULE SERVED,MR UM SHASTRI
8031	FA/5104/1998	28/11/2011	UKABHAI JADAVBHAI GAMEYA,	MR DIVYESH SEJPAL	GOKULBHAI BACHUBHAI BHARVAD,BHIMABHAI RAMABHAI BHARVAD,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SANDIP C SHAH
8032	FA/5106/1998	16/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	GAJIBA WD/O GAGUJI NATVARSINH VAGHELA,BIJOLJI PRATAPJI @ BIJOLJI NATHAJI,JAGMALJI NAVAJI ATUMBIYA	NOTICE SERVED,NOTICE UNSERVED
8033	FA/5107/1998	16/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	LALJI SARDARJI THAKORE,BIJOLJI PRATAPJI @ BIJOLJI NATHAJI,JAGMALJI NAVAJI ATUMBIYA	NOTICE SERVED,SERVED BY AFFIX(N),RULE NOT RECD BACK
8034	FA/5108/1998	16/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MAGJUBA W/O NATVARSINHJI KAKUJI VAGHELA,NATVARSINH KAKUJI VAGHELA,VIJUBA NATVARSINH VAGHELA,DALUBA NATVARSINH VAGHELA,POPATSINH NATVARSINH VAGHELA,BHAUBHA NATVARSINH VAGHELA,CHHANUBHA NATVARSINH VAGHELA,SAJANBA NATVARSINH VAGHELA,BIJOLJI PRATAPJI @ BIJOLJI NATHAJI,JAGMALJI NAVAJI ATUMBIYA	NOTICE SERVED,UNSERVED EXPIRED (N),RULE NOT RECD BACK,MR PRAKASH K JANI
8035	FA/5109/1998	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHIVRAMBHAI VIRCHANDDAS PATEL,	NOTICE SERVED
8036	FA/5110/1998	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VIRAMBHAI AMATHIDAS PATEL DECDTHRO'HEIRS MOTIRAM VIRAMBHAI,MOTIRAM VIRAMBHAI,AMBALAL VIRAMBHAI,RAMANBHAI VIRAMBHAI,ARVINDBHAI VIRAMBHAI,BHAILALBHAI VIRAMBHAI	,NOTICE SERVED
8037	FA/5111/1998	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMABHAI SHIVABHAI KEVALDAS PATEL,	NOTICE SERVED
8038	FA/5117/1998	16/12/2010	HARIBHAI KESHAVLAL CHAMAR,	(MR CV PRAJAPATI)	VIKRAMSINH L SOLANKI,VIKRAMSINH L SOLANKI,ORIENTAL INSURANCE CO.LTD.	UNSERVED EXPIRED (N),MR VASANTS SHAH,MR HARIT J BHATT
8039	FA/5142/1998	07/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHAMJIBHAI PANCHANBHAI LADHANI,SANTOKBEN PANCHANBHAI (DELETED AS PER COURT ORDER),JILESING SALURAM JAT,BHAVARLAL LAXMINARAYAN PANDIT,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MS LILU K BHAYA

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8040	FA/5143/1998	07/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMJIBHAI PANCHANBHAI LADHANI,SANTOKBEN PANCHANBHAI (DELETED AS PER COURT ORDER),JILESING SALURAM JAT,BHAVARLAL LAXMINARAYAN PANDIT,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MS LILU K BHAYA
8041	FA/5144/1998	07/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JAGDISHCHANDRA R SHARMA,JILESING SALURAM JAT DELETED,BHAVARLAL LAXMINARAYAN PANDIT,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX(N),DELETED,SERVED BY AFFIX. (R),MS LILU K BHAYA
8042	FA/5145/1998	07/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHARATKUMAR GOPALBHAI PATEL,JILESING SALURAM JAT,BHAVARLAL LAXMINARAYAN PANDIT,NEW INDIA ASSURANCE CO LTD	UNSERVED EXPIRED (N),DELETED,RULE SERVED,MS LILU K BHAYA
8043	FA/5146/1998	07/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NARENDRA GOPALBHAI PATEL,JILESING SALURAM JAT,BHAVARLAL LAXMINARAYAN PANDIT,NEW INDIA ASSURANCE CO LTD	DELETED,SERVED BY AFFIX. (R),MR MA KHARADI,MS LILU K BHAYA
8044	FA/5147/1998	10/01/2012	KASAM SULEMAN MIYANA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYANTILAL SAMJI SORATHIYA,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED
8045	FA/5149/1998	15/03/2019	SHANKARNAGAR COOPERATIVE HOUSING SOCIETY LTD.,	HL PATEL ADVOCATES	RAMDAS MAHERCHAND NILA,VIJAYKUMAR MAHERCHAND NILA,MANGALJI RAMKOKSINH RAHELU	NOTICE UNSERVED
8046	FA/5150/1998	14/03/2017	GSRTC,	MR HARDIK C RAWAL	JAYSHREEBEN MOHANBHAI MISTRI,SOMADAS ISHWARDAS PATEL DELETED	
8047	FA/5151/1998	14/03/2017	GSRTC,	MR HARDIK C RAWAL	CHANDRABEN DUDHAMAL NIHALANI,SOMDAS ISHWARDAS,NUTAN @ MEENABEN VINODKUMAR NIHALANI	
8048	FA/5152/1998	14/03/2017	GSRTC,	MR HARDIK C RAWAL	MEENA @ NUTAN WD/O VINODKUMAR DUDHAMAL NIHALANI,SHANKERLAL SOMCHAND PATEL	
8049	FA/5158/1998	22/12/2010	GHELABHAI RAVJIBHAI TANDEL,	(MR SUNIL C PATEL)	BANK OF BARODA,GONSAIBHAI BUDHIABHAI TANDEL DECD.THRO'HEIR NANIBEN TANDEL,NANIBEN GONSAIBHAI TANDEL,LALJIBHAI PUNABHAI TANDEL,DAJIBHAI RANCHHODBHAI TANDEL,DHEKAL DIWAL PATIL,UNION OF INDIA,SUPERINTENDENT OF CUSTOMS	
8050	FA/5159/1998	17/08/2012	PREMJI PITAMBAR THR'HEIRS & L.R.,MONGIBEN PREMJI,GOVIND PREMJI,BHAGWANJI PREMJI,LALJI PREMJI,HIRIBEN PREMJI,MOTIBEN PREMJI,HEIRS & REP.OF SHIVA PITAMBAR,SANTOKBEN SHIVA,LAXMAN SHIVA,DINESH SHIVA,VASANT SHIVA,MANJU SHIVA	NANAVATY ADVOCATES	KHODABHAI PITAMBARBHAI,HARIBHAI RATNABHAI,HEIRS & REP.OF KANA JUTHA,JIVA KANA,PANCHA KANA,MANJI KANA,MOHAN KANA,HEIRS & REP.OF MADHA KANA,SHIVIBEN @ VAKHATABEN MADHA,MOR MADHA,BHARAT MADHA,SHARDA MADHA,KALPANA MADHA,SONI MADHA,BHARTI MADHA,DURLABHJIBHAI LALJIBHAI PATEL,BACHUBHAI DAHYABHAI PATEL	,RULE SERVED,(MR PN BAVISHI),MR MC BHATT,MR NK MAJMUDAR,MR MITESH R AMIN
8051	FA/5196/1998	19/04/2018	KHERAJ MADHAVJI DECD.THRO'HEIRCHANDRAKANT KHERAJ,CHANDRAKANT KHERAJ,NAVNIT KHERAJ,JAYENDRA KHERAJ,MUKESH KHERAJ	ADVOCATE NOTICE UNSERVED,	STATE OF GUJARAT,COLLECTOR, JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8052	FA/5205/1998	24/08/2011	MAHENDRAKUMAR SHANTILAL BHATT,	MR UNMESH D SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL TRANSPORT SERVICE,RAKESHBHAI JAMNADAS CHOKSI,HC SHARMA	NOTICE SERVED,MR HS MUNSHAW,MR MG NAGARKAR
8053	FA/5206/1998	08/08/2011	PATEL ISHWARLAL AMBALAL,	(MR PN BAVISHI)	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
8054	FA/5207/1998	08/08/2011	PATEL NATWARBHAI PRABHUDAS,	(MR PN BAVISHI)	SPL.LAQ OFFICER,	GOVERNMENT PLEADER

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8055	FA/5208/1998	08/08/2011	PATE JAVERBHAI PRABHUDAS,	(MR PN BAVISHI)	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
8056	FA/5209/1998	08/08/2011	PATEL SHANKERBHAI KANABHAI, DECD.THRO'HIS HEIRS,PATEL GANDABHAI SHANKERBHAI	,(MR PN BAVISHI)	SPL.LAQ OFFICER,	GOVERNMENT PLEADER
8057	FA/5210/1998	24/02/2008	KABHAIBHAI DHULABHAI TALPADA,	MR BC DAVE	ISHWARBHAI MAGANBHAI KACHCHHI PATEL,CHATURBHAI SAVGANBHAI KACHCHHIPATEL,NEW INDIA INSURNACE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
8058	FA/5211/1998	21/12/2010	BUDHIBEN @ MADHUBEN,TADPADA SALAMBHAI BHULABHAI HEIR OF DEC'D BHULABHAI	MR BC DAVE	ANUPAM @ ANVERBHAI ITASBHAI KHRISTY,TITASBHAI TRIKAMBHAI KHRISTY DECD.THRO' PRAFULLABALA T & 4,PRAFULLABALA TITASBHAI KHRISTY,ILIJABEN TITASBHAI KHRISTY,ANUPAM TITASBHAI KHRISTY,MADHUKANT TITASBHAI KHRISTY,NITYANAND TATASBHAI KHRISTY,NEW INDIA INSURANCE CO.LTD.	,MR HEMANT S SHAH,MR HARSHADRAY A DAVE
8059	FA/5223/1998	17/03/2016	KHEDA DISTRICT PANCHAYAT THRO'EXECUTIVE ENGINEER (R & B),	MR PRADEEP PATEL	MK PATEL & CO.,	NOTICE UNSERVED
8060	FA/5229/1998	16/12/2019	RANCHHODBHAI DHARAMSI WAGHELA,	MR DN PANDYA	WESTERN RAILWAY,	MR RAVI KARNAVAT
8061	FA/5230/1998	12/01/2009	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MANJULABEN DINESHBHAI PATEL,RAMESHBHAI HARIBHAI TOPIA,GANDUBHAI JASMATBHAI KIYALA	NOTICE SERVED,MR MA KHARADI
8062	FA/5256/1998	16/02/2018	AHER RANMAL NARAN,	MR TUSHAR L SHETH	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPL.LAQ OFFICER,RAJKOT DISTRICT IRRIGATION SCHEME,RAJKOT	GOVERNMENT PLEADER
8063	FA/5257/1998	16/02/2018	GOKALDAS MADHAVJI,	MR TUSHAR L SHETH	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPL.LAQ OFFICER,RAJKOT DISTRICT IRRIGATION SCHEME,RAJKOT	GOVERNMENT PLEADER
8064	FA/5258/1998	16/02/2018	AHER GOVA VIRA,AHER KARSAN VIRA,AHER MARKHI VIRA	MR TUSHAR L SHETH	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPL.LAQ OFFICER,RAJKOT DIST. IRRIGATION SCHEME,RAJKOT	GOVERNMENT PLEADER
8065	FA/5259/1998	16/02/2018	JANIBEN DEVSHI,AJIBEN DEVSHI,LAKHIBEN DEVSHI,MANIBEN DEVSHI	MR TUSHAR L SHETH	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPL.LAQ OFFICER,RAJKOT DIST. IRRIGATION SCHEME,RAJKOT	GOVERNMENT PLEADER
8066	FA/5260/1998	16/02/2018	RAMBAI RAMABHAI WD/O DECD. RAMABHAI NONDHA,BHIMA RAMA,DEVA RAMA,LADHA RAMA,LADHA RAMA,KANA RAMA,MANDA RAMA,LILIBEN RAMA,BABUBHAI RAMA,ARJAN RAMA,PRAVIN RAMA,NARAN RAMA	MR TUSHAR L SHETH	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPL.LAQ OFFICER,RAJKOT DIST. IRRIGATION SCHEME,RAJKOT	GOVERNMENT PLEADER
8067	FA/5261/1998	07/05/2013	GULAMBHAI DAUDBHAI DECD.THRO' HEIRS ZUBEDABEN GULAMBHAI,ZUBEDABEN GULAMBHAI,KHETIBEN DAUDBHAI,MADINA DAUDBHAI,ZUBEDA DAUDBHAI,SUBHAN DAUDBHAI,USMAN GULAMBHAI	DECEASED LITIGANT,MS AMRITA AJMERA	MOHMADBHAI A MOMIN,MR SHAH TRANSPORT CO.,DHANABHAI LAKHUBHAI CHACHAR,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR SHASHIKANT S GADE
8068	FA/5262/1998	16/03/2011	RAMU @ RAMESHDAN DUNGARBHAI GADHAVI DECD.THRO'HEIRS,BHAGWATIBEN RAMESHDAN GADHAVI,ASHA RAMESHDAN GADHAVI,VISHNU RAMESHDAN GADHAVI	NOTICE SERVED,LAW VERDICT	MOHAMADBHAI A MOMIN,MR SHAH TRANSPORT CO.,DHANABHAI LAKHUBHAI CHACHAR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE
8069	FA/5308/1998	07/12/2011	NAVINCHANDRA TEJPAL DOSHI,	MR MC BHATT	DINESHBHAI BHAILALBHAI CHOKSHY,THE NEW INDIA INSURANCE CO. LTD.	(MR JD AJMERA),MR BK DAMANI
8070	FA/5338/1998	31/07/2008	HEIRS OF DECD.AHER KALA BOGHA,AHER HAMIR KALA,AHER KALAVIBEN KALA,AHER RAMILABEN KALA,AHER HAMIR KALA,AHER MEPA NARAN	(MR VS MEHTA)	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPL.LAQ OFFICER	
8071	FA/5339/1998	31/07/2008	HEIRS OF DECD.AHER KALA BOGHA,AHER HAMIR KALA,AHER HAMIR KALA,AHER RAMIBEN KALA,AHER HAMIR KALA	(MR VS MEHTA)	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPL.LAQ OFFICER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8072	FA/5340/1998	20/01/2011	AHER KALA KESHA,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
8073	FA/5344/1998	28/11/2011	BHAMBHI GOVABHAI KALABHAI,	(MR MOHANBHAI DESAI)	THE STATE OF GUJRAT TO G.P. HIGH COURT OF GUJRAT.,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,DY EXECUTIVE ENGINEER DHAROI.,BHAMBHI JASIBEN WD/O NATHABHAIKALABHAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,RULE SERVED,MS MEGHA JANI,MR SHALIN N MEHTA
8074	FA/5415/1998	03/12/2010	ILIASBHAI ISMAILBHAI SALAT,	MS SNEHA A JOSHI	RIAZ MOHAMMAD NAZIR MOHAMMAD VAGHELA,KAMRUN NISA RIAZ MOHMMAD W/D RIAZ MOHAMMAD,IRFAN NISA RIAZ MOHAMMAD S/O RIAZ MOHAMMAD (MINOR),PARVIN NISA D/O RIAZ MOHAMMAD,(MINOR),AZARUN NISA D/O RIAZ MOHAMMAD, (MINOR),IKRAM D/O RIAZ MOHAMMAD, (MINOR),MAHBUB HUSSAIN S/O RIAZ MOHAMMAD,(MINOR),MASUDA D/O RIAZ MOHAMMAD, (MINOR),ASGAR HUSSAIN NOORBHAI SHEIKH,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR MEHUL H RATHOD,MR SHASHIKANT S GADE
8075	FA/5443/1998	07/02/2012	MEGHJIBHAI MULJIBHAI PATEL,	(MR HM LATHIA),MS AMIBEN H LATHIA	IBRAHIM JUSABBHAI MANSURI,KURAJIBHAI RAMJIBHAI DHOLARIA,NEW INDIA ASSURANCE CO LTD,PARSHOTTAM AND JAYANTILAL &CO,PARSHOTTAM VRAJLAL BABARIYA,JAYANTILAL LALJIBHAI BABARIYA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS MEGHA JANI
8076	FA/5501/1998	23/03/2012	KANTILAL SHANKARLAL PATEL,	MR KG SUKHWANI	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW
8077	FA/5502/1998	07/03/2017	AHER BHOJA KESHA,	NOTICE SERVED	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
8078	FA/5503/1998	07/03/2017	AHER MERA KESHA,	NOTICE SERVED	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED
8079	FA/5504/1998	14/02/2011	AHER MEPA BAVA,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
8080	FA/5505/1998	14/02/2011	AHER KARSAN DHARNAT,	NOTICE SERVED	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
8081	FA/5506/1998	16/02/2018	AHER KALA BOGHA DECD.THRO'HEIRAHER HAMIR KALA,AHER HAMIR KALA,AHER KALAVATIBEN KALA,AHER RAMIBEN KALA	NOTICE SERVED,	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8082	FA/5507/1998	14/02/2011	CHANDRAKANT KHERAJBHAI,	MR RC SEJPAL	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8083	FA/5508/1998	14/02/2011	AHER JETHA DHARNAT,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
8084	FA/5520/1998	17/01/2012	PURIBAI @ PUSHPA KESHUBHAI,PRADIP KESHUBHAI,VIJAY KESHUBHAI,KANA MEVABHAI,JIVIBEN KANA	MR YOGESH S LAKHANI	PURSHOTTAM HIRJI JOSHI,INDRAVIJAYSINH JADEJA,UNITED INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MS MEGHA JANI
8085	FA/5587/1998	24/04/2012	JOHNSON CHARIAN CRISTIAN,MINOR JASMIN MERI,THRO'HER FATHER JOHNSON CRISTIAN,MINOR JESTIN,THRO'HER FATHER JHONSON CRISTIAN	MR MTM HAKIM	PRITAMSING GAJJANSING SANGE,HITESHKUMAR SUNDERLAL PATNI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED BY DS,MR RAJNI H MEHTA
8086	FA/5589/1998	28/09/2018	CASIL HEALTH PRODUCTS LTD.,	SHASHVATA U SHUKLA,JAYANI B SHAH	DELTA RUBBER & PLASTIC PRODUCTS,	MR UDAY R BHATT

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8087	FA/5590/1998	24/08/2011	HOME GUARD COMMANDER,DISTRICT POLICE SUPERINTENDENT	GOVERNMENT PLEADER	RATILAL ANOPSINH RATHOD,COLLECTOR OF PANCHMAHALS DISTRICT,KOKILABEN GOVINDBHAI RAVAL,TEJALBEN GOVINDBHAI RAVAL,JIGNESHKUMAR GOVINDBHAI RAVAL,VAJABHAI MANABHAI RAVAL,DAHIBEN VAJABHAI RAVAL	NOTICE SERVED,MR PJ KANABAR
8088	FA/5594/1998	12/03/2008	RAVJIBHAI PUNJABHAI PADIYAR,	NOTICE SERVED,MR MTM HAKIM	HUSSEINBHAI GANIBHAI CHOPRA,SHASHIKANT MANUSHANKAR MEHTA,NATIONAL INSURANCE CO	NOTICE SERVED,MS AVANI S MEHTA
8089	FA/5595/1998	30/09/2008	UMESHCHANDRA RATILAL KOTHARI,	MR RS SANJANWALA	VIMLABEN FATEHSINH PARMAR,BALVANSINH FATEHSINH SODHA PARMAR,JYOTSNABEN FATESINH SODHA PARMAR,CHADABHAI LALABHAI SODHA PARMAR,SAMBA CHADABHAI SODHA PARMAR,UNITED INDIDA INSURANCE CO LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SUNIL K SHAH
8090	FA/5596/1998	10/12/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA	RAMNARAYAN RATANJI JANI,THRO' POWER OF ATTON.KAILASHBEN,SPL.LAQ OFFICER,TRANSPOSED AS APPELLANT NO.2	,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR JAYESH A KOTECHA
8091	FA/5597/1998	10/12/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA	MAHAMMADALI USMANMIYA SAIYAD SINCE DECD.THRU HIS HEIRS,LRS.,KHATUNBIBI HAJI MAHMADALI SAIYAD,WIFE,ASIFALI HAJI MAHMADALI SAIYAD,SON,SAJIDALI HAJI MAHMADALI SAIYADSON,HABIBANNISHA MAHAMADALI SAIYADDAUGHTER,BILKISBANU AMINUDDIN KADARI, DAUGHTER,GAUHARAJ,USMANMIYA SAIYAD,ZAKIRALI USMANMIYA SAIYAD,SHOKATALI USMANMIYA SAIYAD,KAMARALI USMANMIYA SAIYAD,SINCE DECD.THRU HIS HEIRS & L.RS.,BADARANNISHA KAMARALI SAIYAD, WIFE,SAIYAD SAMSADALI KAMARALI SAIYAD,SON,SAIYAD YUSUFALI KAMARALI SAIYAD, SON,SAIYAD NAZMABANU HAIDARALI, DAUGHTER,SAIYAD SADEKABANU SAMSHADALI,,MUSTAFFALI USMANMIYA SAIYAD,SINCE DEC.THRU HIS HEIRS & LRS.,ZUBEDABIBI MUSTUFALI USMANMIYA SAIYAD,WIFE,MUMTAZALI MUSTUFALI USMANMIYA SAIYAD,SON,SABIYABANU HAJI SAMSADALSI SAIYAD,DAUGHTER,AFSANABANU HAJI SAJIDALI SAIYAD,DAUGHTER,SPL.LAQ OFFICER,TRANSPOSED AS APPELLANT NO.2	,UNSERVED EXPIRED (N), (MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SATYAM Y CHHAYA
8092	FA/5769/1998	02/12/2010	JENUBEN ALARAKHA SHEIKH,MINOR RAJAQUE ALARAKHA SHEIKH,MINOR MUSUM ALARAKHA SHEIKH,MINOR IMTIYAZ ALARAKHA SHEIKH	(MR SANDEEP N BHATT)	GARASIYA BHAGVATSINH JILUBHA,AMRUTLAL MANILAL PAREKH,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA
8093	FA/5913/1998	24/01/2012	RAMESHBHIA AMBALAL SHAH,	MR UDAYAN P VYAS	JAGATKUMAR JAYANTILAL SHAH DELAS PER CT.ORDER DT.10-01-2012,SATYENDRAKUMAR AMRATLAL SHAH,NATIONAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MS MEGHA JANI
8094	FA/5960/1998	03/12/2010	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	SHANABEN WD/O NATVARLAL SHAKRABHAI PATNI,RAMESH NATVARLAL PATNI,MITHUN NATVARLAL PATNI,SANJAY NATVARLAL PATNI,HINA NATVARLAL PATNI,SHAKRABHAI KANJIBHAI PATNI,NATHIBEN SHAKRABHAI PATNI,SHIHARKHAN GOREKHAN PATHAN	RULE SERVED,MR JAYESH A DAVE,MR HEMANT S SHAH
8095	FA/5961/1998	05/03/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJ METAL INDUSTRIES,AHMEDABAD ELECTRICITY CO.LTD.	MR BM MANGUKIYA,MR KB PUJARA,MR GULABKHAN PATHAN

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8096	FA/5962/1998	05/03/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	MR PATEL INDUSTRIES,AHMEDABAD ELECTRICITY CO.LTD.	MR BM MANGUKIYA,MR KB PUJARA,MS BELA A PRAJAPATI
8097	FA/5963/1998	17/06/2010	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	HOORBAI IBRAHIM SUMARA WD/O DECD.IBRAHIM SALEMAMAD SUMARA,LATIF IBRAHIM SUMARA,AADHAM IBRAHIM SUMARA,KUSAMBAI IBRAHIM SUMARA,SULEMAN IBRAHIM SUMARA,MAJID IBRAHIM SUMARA,SERUBAI IBRAHIM SUMARA,HASINABAI IBRAHIM SUMARA,SALEMAMAD ILIAS HINGORA,MOMABAI SALEMAMAD HINGORA,MAHMAD HANIF IBRAHIM,ANIRUDHSINH LAKHUBHA JADEJA,UNITED INDIA INSURANCE CO.LTD.,KANA RAMJI GAGAL	RULE SERVED,MR VIBHUTI NANAVATI,MR MEHUL S SHAH,(MR SURESHM SHAH)
8098	FA/5964/1998	03/05/2012	CHHIPA MOHAMADSHARIF SULEMAN KHEDAWALA,	(MR HEMANG R RAWAL)	CHHIPA FARIDAHMED SULEMAN KHEDAWALA,YUSUFBHAI ALABUX KHERAWALA,MAYUDDIN YUSUFBHAI KHERAWALA,HALIBEN D/O YUSUFBHAI KHERAWALA W/O YAKUB CHOWDHARY	NOTICE SERVED,(MR SK BUKHARI)
8099	FA/5997/1998	16/06/2010	STATE OF GUJARAT,DGM CAMP OFFICE,SENIOR GEOLOGIST	GOVERNMENT PLEADER	MOHANBHAI JIVRAM PATEL,MANIBEN W/O MOHANBHAI(DELETED),BHIKHIBEN WD/O SURESHKUMAR (DELETED),ASHOKKUMAR KUMARSINH (DELETED),INSURANCE CO.,NEW INDIA INSURANCE CO LTD	,DELETED,RULE SERVED,MR SUNIL B PARIKH
8100	FA/6036/1998	24/08/2011	SAMSUDDIN HAJI MOHMMAD RANRAJ,	MRS FALGUNI D PATEL	JUMILABANU MOHMMEDUHUSAIN RANRAJ,	MR SB BRAHMBHATT
8101	FA/6074/1998	24/04/2012	AMC,	MR MAULIN R RAVAL	GSRTC,	(MR MD PANDYA)
8102	FA/6191/1998	07/02/2012	MAHENDRASING MOHABATSINH ZALA DECD.THROUGH THE LRS,INDUBA WD/O MAHENDRASING ZALA,RANVEERSING MAHENDRASING ZALA SON,MAHAVEERSINH MAHENDRASING ZALA	MR BHARAT JANI	AJITSINH HARISINH ZALA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR HS MUNSHAW
8103	FA/6192/1998	11/07/2011	SAVITABEN MAFABHAI VAGHELA,	(MR BIPIN I MEHTA)	MAGANBHAI RANCHODBHAI GOHEL,MANJULABEN RANCHODBHAI,D/O TRIKAMBHAI,MANIBEN W/O PITTARBHAI RANCHODBHAI,MAHENDRABHAI PITTARBHAI GOHEL,MANUBHAI RANCHODBHAI GOHEL,SHANABHAI RANCHODBHAI GOHEL,YOHANBHAI RANCHODBHAI GOHEL	MS SUNITA B AGRAWAL,MR BP GUPTA
8104	FA/6193/1998	17/02/2012	GSRTC,	MRS VASAVDATTA BHATT	KJ SHAH,	RULE SERVED
8105	FA/6226/1998	05/12/2019	MADHUBEN WD/O LALJIBHAI GOVINDBHAI BHARVAD,MINOR LABHUBEN LALJIBHAI BHARVAD,GOVINDBHAI KHODIDAS BHARVAD,PARIMABEN GOVINDBHAI BHARVAD	,MR KV SHELAT	MUKESHBHAI @ PANKAJBHAI JASVANTBHAI GANDHADARA,UDESING JAMALBHAI,UNITED INDIA INSURANCE CO LTD,PUNJABHAI T BHARVAD,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED BY DS,MR TANMAY B KARIA,MR P P LAKHANI
8106	FA/6252/1998	22/08/2012	EXECUTIVE ENGINEER MADHYA GUJ.VIJ CO.LIMITED,EXECUTIVE ENGINEEER,UUTAR GUJ.VIJ COM.LIMITED.,DY.ENGINEER,UTTAR GUJ.VIJ COMPANY LIMITED.	MR AD OZA	GORKIBEN WD/O GALAPBHAI SULTANBHAI RATHOD,MANTHLIBEN GALAPBHAI RATHOD MINOR,DIPSINH GALAPBHAI RATHOD MINOR,JANTABEN GALAPBHAI RATHOD MINOR,NAVARBHAI GALAPBHAI RATHOD MINOR,SURTANBHAI BHIMJIBHAI RATHOD	MR MA KHARADI
8107	FA/6265/1998	26/11/2010	REKHABEN VITHALBHAI,JANAK VITHALBHAI MINOR THROUGHMOTHER APPELLANT NO.1,VIJAY VITHALBHAI,SHAILESH VITHALBHAI	,MR MEHUL S SHAH,(MR SURESHM SHAH)	KOLI ATUBHAI BAVUBHAI,HAROONBHAI MAHMMEDALI,UNITED INDIA ASSURANCE CO,ISMAILBHAI KASAMBHAI SANGHANI	NOTICE SERVED,SERVED BY AFFIX(N),MS SONAL D VYAS
8108	FA/6269/1998	30/10/2015	BHARAT SANCHAR NIGAM LIMITED,	MS PJ DAVAWALA	MS KHURANA,SK AHUJA SOLE ARBITRATOR	NOTICE SERVED,MR KG SUKHWANI

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8109	FA/6271/1998	15/06/2017	LEGAL HEIRS OF DECD.ARVINDBHAIHARJIVANDAS KAPADIA,KUSUMBEN WD/O. ARVINDBHAI HARJIVANDAS KAPADIA,SUNILBHAI ARVINDBHAI HARJIVANDAS KAPADIA,RAHULBHAI ARVINDBHAI HARJIVANDAS KAPADIA,LEGAL HEIRS OF DECEASED JITUBHAI HARJIVANDAS KAPADIA,SUREKHABEN JITUBHAI KAPADIA HERSELF & AS A GUARDIAN AND BEST FRIEND OF NOS.2/3 ,SEJALBEN JITUBHAI KAPADIA,,MINOR PARESH JITUBHAI KAPADIA,MINOR HIMANSHU JITUBHAI KAPADIA	,MR PRANAV G DESAI	SPECIAL LAND ACQUISITION OFFICER,THE PRESIDENT,	NOTICE SERVED
8110	FA/6272/1998	15/06/2017	HARJIVANDAS KAPADIA,	MR PRANAV G DESAI	SPECIAL LAND ACQUISITION OFFICER,THE PRESIDENT	NOTICE SERVED
8111	FA/6273/1998	15/06/2017	LEGAL HEIRS OF DECD.ARVINDBHAIHARJIVANDAS KAPADIA & OTHERS,KUSUMBEN WD/O. ARVINDBHAI HARJIVANDAS KAPADIA,SUNILBHAI ARVINDBHAI HARJIVANDAS KAPADIA,RAHULBHAI ARVINDBHAI HARJIVANDAS KAPADIA,GUNVANTBHAI HARJIVANDAS KAPADIA	,MR PRANAV G DESAI	SPECIAL LAND ACQUISITION OFFICER,THE PRESIDENT	NOTICE SERVED
8112	FA/6293/1998	11/07/2011	DEPUTY ENGINEER [O & M],GUJARAT ELECTRICITY BOARD	(MR GIRISH D BHATT)	MINOR CHANDUBHA MURUBHA JADEJA,	NOTICE SERVED BY DS,MR BY MANKAD
8113	FA/6294/1998	15/01/2008	SADIKHUSAIN MAHAMADMIYA SAIYED,	MR DHARMESH V SHAH	SUHAS MOHAN SHARMA,NEW INDIA ASSURANCE CO LTD,MAHDEV RAGHUNATH PATIL (DELETED)	SERVED BY RPAD (N),NOTICE UNSERVED,DELETED,MS MEGHA JANI
8114	FA/6389/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR KADVAJI BHAGUJI SINCE DECSED THRO' HEIRS,CHANCHIBEN KADVAJI THAKOR,BABUJI KADVAJI THAORE	NOTICE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8115	FA/6390/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR KADVAJI RAYSANGJI,	NOTICE NOT RECD BACK
8116	FA/6391/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR VITHAJI RAVAJI SINCE DECSED. THRO' HEIRS,THAKORE HAMDIBEN WD/O VITHAJI REVAJI,THAKORE MANGUBEN VITHAJI,THAKORE JAYANTIJI VITHAJI,THAKORE RAMAJI VITHAJI,THAKORE KANTABEN VITHAJI	NOTICE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8117	FA/6392/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR KACHARAJI DALAJI,	MR BS PATEL,MRS RANJAN B PATEL
8118	FA/6393/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR NATHAJI HARJIJI,THAKORE ANKHIBEN WD/O NATHAJI HARIJI,THAKORE SARDARJI NATHAJI,THAKORE BHIKHIBEN NATHAJI,LILABEN NATHAJI,THAKORE FATAJI NATHAJI	RULE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8119	FA/6394/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR KUMBHAJI VALAJI SINCE DEC'DTHRO'HEIRS & LRS,THAKORE HIABEN WD/O KUMBHAJI VALAJI,THEKORE AKMALJI KUMBHAJI,CHERAJI KUMBHAJI,AJANBEN KUMBHAJI	RULE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8120	FA/6395/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR AMARAJI HARPALJI SINCE DEC'D THRO' HEIRS & LRS,KUNVARBEN WD/O AMRAJI HARPALJITHAKORE,JUNAJI HARPALJI THAKORE	RULE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8121	FA/6396/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR DHULAJI VALAMAJI,	MR BS PATEL,MRS RANJAN B PATEL
8122	FA/6397/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR MAHOTJI PUNAJI SINCE DEC'DTHRO'HEIRS & LRS,THAKORE DHANIBEN WE/O MOHOTJI PUNJAJI,THAKORE BAIBABEN MAHOTJI	,RULE NOT RECD BACK
8123	FA/6398/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR AMATHAJI HAJURJI,	RULE NOT RECD BACK

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8124	FA/6399/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR NENAJI GHELAJI SINCE DEC'D THRO' HEIRS & LRS,THAKOR BALUBEN WD./O NANAJI,THAKOR BHIKHIBEN NANAJI,THAKOR PRATAPJI NANAJI,MANORJI NENAJI,THAKOR PRABHATJI NENAJI	RULE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8125	FA/6400/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR OKHAJI VIHAJI SINCE DEC'D THRO' HEIRS & LRS,THAKOR ZARUKHBEN OKHAJI WD/O OKHAJI VIHAJI,THAKOR JAMIBEN OKHAJI,THAKOR NENIBEN OKHAJI,THAKOR JUJARJI OKHAJI	RULE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8126	FA/6401/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR MANGAJI JAVANJI SHIVAJI,	MR BS PATEL,MRS RANJAN B PATEL
8127	FA/6402/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR ISHWARJI DALAJI MASAJI,	MR BS PATEL,MRS RANJAN B PATEL
8128	FA/6403/1998	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR SUJAJI VALAJI,THAKORE SARAJI SUJAJI,THAKORE DIVABEN SUJAJI],HEIRS OF DECD.VELAJI SUJAJI,THAKORE DIEWANJI SUJAJI,THAKORE CHANCHIBEN SUJAJI,SOVANBEN WD/O VELAJI THAKORE,KANTABEN VELAJI THAKORE,JAYANTIJI VELAJI THAKORE,CHHANAJI VELAJI THAKORE,MANJIBEN VELAJI THAKORE,BEBIBEN VELAJI THAKORE	,RULE NOT RECD BACK,MR BS PATEL,MRS RANJAN B PATEL
8129	FA/6427/1998	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BHARATKUMAR RAGHAVJIBHAI PATEL,KESHAVJIBHAI RAVJIBHAI,MANSUKHLAL POPATLAL KAVA,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED, (MR SANDEEP N BHATT),MR ANAL S SHAH
8130	FA/6429/1998	14/03/2012	GSRTC,	MRS VASAVDATTA BHATT	JIGNESH JAYSUKHBHAI GHIYA,AKBARMIYA KASAMBHAI,MANSUKHLAL POPATLAL KAVA,ORIENTAL INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED
8131	FA/6433/1998	03/02/2012	NATIONAL INSURANCE COMPANY LIMITED,PRABHATSINH NARSINH PARMAR	MS MEGHA JANI	SONABEN, WIDOW OF ISHWARBHAI ALIAS KALIDAS FULABHAI PARMAR,MAHESHKUMAR ISHWARBHAI ALIAS KALIDAS,CHUKABHAI ISHWARBHAI ALIAS KALIDAS PARMAR,RANJITSINH ISHWARBHAI ALIAS KALIDAS PARMAR,FULABHAI GANABHAI PARMAR,DAHIBEN FULABHAI PARMAR,AMARSINH KALYANSINH RABARI DELETED.CT.ORDER,DTD.10-01-12.	DELETED,MR MTM HAKIM
8132	FA/6441/1998	10/10/2011	DUDHABHAI LALABHAI VASAIYA,SAKUBEN DUDHABHAI VASAIYA,SARALABEN WD/O MANHAR MANHARBHAI VASAIYA	(MR RN SHAH)	BHAVSINGHBHAI TERSINGHBHAI KISHORI,SULEMAN SAFIBHAI SAMAD,NATIONAL INSURANCE CO LTD	NOTICE SERVED,RULE SERVED,MR SUNIL B PARIKH
8133	FA/6443/1998	23/12/2014	AMARLAL L DAULATANI,PRADIP VASUDEV JADAVANI	(MR SB VAKIL),MS ARCHANA R ACHARYA	HIRALAL SOMNATH MODI,PUSHPABEN HIRALAL MODI (DELETED SINCE DECD.),HIRALAL SOMNATH MODI,SHRIKANT HIRALAL MODI,PINAKIN HIRALAL MODI,THRO' POA PALLAVIBEN HARSHADBHAI,PALLAVIBEN HARSHADBHAI RESHAMVALA,SHRIKANT HIRALAL MODI,PINAKIN HIRALAL MODI,THRO' POA PALLAVIBEN HARSHADBHAI	DELETED,MR ASHISH H SHAH
8134	FA/6444/1998	10/01/2011	HEMABEN @ HIMABEN VIJENDRABHAI,	MR HM PARIKH	INTEREST TRADING CO.,ORIENTAL INSURANCE CO LTD,ASHOKBHAI KALIDAS PATEL,RAPIKAT CARBO DYES,NATIONAL INSURANCE CO TLD	RULE SERVED,MR RAJNI H MEHTA,MS SONALI R DESAI,MR DAKSHESH MEHTA
8135	FA/6459/1998	14/02/2012	JAYRAMBHAI MANEKLAL DARJI,	MR MC BHATT,MR MP PRAJAPATI	KUSUMBEN ANILBHAI PATEL,ANILBHAI KANTIBHAI PATEL,MALAY ANILBHAI PATEL,NILAY ANILBHAI PATEL,ABHIK ANILBHAI PATEL,NATIONAL INSURANCE CO LTD	MR SHASHIKANT S GADE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8136	FA/6462/1998	24/08/2011	GUJARAT ELECTRICITY BOARD,JUNIOR ENGINEER,GEB,EXECUTIVE ENGINEER	(MRS SIDDHI D TALATI),MS RV ACHARYA,(MR VT ACHARYA)	NILABEN,WD/O AMRISHBHAI ARVINDBHAI,RUTVI AMRISHBHAI ARVINDBHAI, MINOR THRO'NILABEN,ARVINDBHAI VADILAL AMIN,KAPILABEN ARVINDBHAI AMIN	MR GC MAZMUDAR,MR HG MAZMUDAR
8137	FA/6478/1998	19/12/2012	SHAMJIBHAI SHIVABHAI JADAV,	(MR MB GANDHI)	SADGUNABEN KANUBHAI JANI,	MR BG PATANI,MRS NISHA M PARIKH
8138	FA/6480/1998	13/10/2011	STATE OF GUJARAT,DIVISIONAL FOREST OFFICER	GOVERNMENT PLEADER	PRAVINBHAI DEVABHAI VAGHELA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
8139	FA/6501/1998	18/03/2008	ORIENTAL INSURANCE CO LTD,MAFATBHAI MANGALBHAI PATEL	MR KK NAIR	MAHESHBHAI GORDHANBHAI BHAVSAR,ADARSINH CHANDRASINH ZALA,TALUKA DEVLOPEMENT OFFICER,UNITED INDIA INSURANCE CO LTD,TAKHATSINH DAHYABHAI ZALA,MANABEN TAKHATSINH ZALA,NANDUBABEN WD/O DILIPSINH TAKHATSINH ZALA,MINOR RANJANBA DILIPSINH ZALA THRO'NANDUBA,MINOR JYOTSNABEN DILIPSINH THRO'NANDUBA,MINOR VILASBA DILIPSINH ZALA, THRO'NANDUBA,MINOR ALPABEN DILIPSINH ZALA THRO'NANDUBA,MINOR KISANSINH DILIPSINH ZALA,THRO'NANDUBA	NOTICE SERVED,MR DARSHAN M PARIKH,MR HM PARIKH,(MR A J PATEL)
8140	FA/6502/1998	22/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MANHARLAL HEMANTHRAI KUMBAWAT DECD.THRO'HEIRS PUSHPABEN M,PUSHPABEN MANHARLAL,SWEETI @ SUBHI MANHARLAL KUMBAWAT,DAISY MANHARLAL KUMBAWAT,PRABHULKUMAR BABUBHAI MEHTA,SURESHBHAI DAVE	,NOTICE SERVED,MR SUNIL B PARIKH
8141	FA/6503/1998	16/04/2008	ORIENTAL INSURANCE CO.LTD.,RAKESHKUMAR S/O DURGAPRASAD SONI,DURGAPRASAD S/O OMKARPRASAD SONI	MR KK NAIR	ALPABEN WD/O JIGISHBHAI N DALAL,SUMATIBEN NARENDRABHAI DALAL,NARENDRA CHANDULAL DALAL	MR SANDIP C SHAH
8142	FA/6504/1998	17/08/2015	MANIBEN W/O AMBALAL PURSHOTTAMBHAI,	MR AR MAJMUDAR	GORDHANBHAI RATANSINH GOHIL,MAHESHBHAI CHHOTABHAI,MAFATBHAI CHHOTABHAI,ARUNBHAI CHHOTABHAI,SHARDABEN RAVJIBHAI PATEL,BHUPENDRA AMBALAL,MANJULABEN AMBALAL,CHANDRIKABEN AMBALAL,HASMUKHBHAI AMBALAL,SHAKUNTALABEN AMBALAL	NOTICE SERVED,DELETED
8143	FA/6507/1998	20/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	INDRAVADAN GOKALDAS PATEL,MAHENDRABHAI BHAKTIBHAI,KUMARPALSINH PRASADSING PATIDAR	NOTICE SERVED,MR CC KAMDAR
8144	FA/6515/1998	22/02/2011	SHETAL BIPINBHAI SHAH,	(MR VC DESAI)	SATYAN RAMESHCHANDRA SHELAT,RAMESHCHANDRA NAVNITLAL SHAH,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE SERVED BY DS,DELETED
8145	FA/6522/1998	01/02/2012	SADBHAV ENGINEERING PVT.LTD.,NEW INDIA ASSURANCE CO.LTD.	MR VIBHUTI NANAVATI	BALUBEN FATESINH RATHOD,RAJENDRAKUMAR FATESINGH RATHOD,VASATNKUMAR FATESINGH RATHOD,SHABHSINH SOMSINH RATHOD,KASHIBEN SHABHSINH RATHOD	DELETED,MR MTM HAKIM
8146	FA/6527/1998	20/12/2019	BHANUCHANDRA VADILAL SHAH,MAFATLAL FATEHCHAND SHAH	MR JAYESH M PATEL	MAGANBHAI SHIVABHAI PATEL,CHUNIBHAI UMEDBHAI PATEL,MAHENDRAKUMAR KANTILAL SHAH,GUNVANTLAL HIMATLAL VAIDYA,HARIPRASAD NARMADASHANKER PATHAK DECD.THE ESTATE IS,JOINT CHARITY COMMISSIONER	,GOVERNMENT PLEADER,DISMISSED FOR NON PROSECUTION,MR BS PATEL,MRS RANJAN B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8147	FA/6540/1998	27/04/2017	YOGI CONSTRUCTION CO.LTD.,	(MR MC SHAH)	KAPILABEN WD/O ARVINDBHAI MOHANBHAI,HARESHKUMAR ARVINDBHAI,MAHESHKUMAR ARVINDBHAI,MOHANBHAI NATHABHAI THAKORE,AMRUTBEN MOHANBHAI THAKORE,ORIENTAL INSURANCE CO.LTD.	NOTICE NOT RECD BACK,MR MA KHARADI,MS AVANI S MEHTA,MR RITURAJ M MEENA
8148	FA/6558/1998	22/03/2017	GSRTC,	MR HARDIK C RAWAL	HABIBBHAI SULEMANBHAI,KADARBHIA DADUBHAI,YUSUFBHAI GULAMOHAMMAD GUNGA	
8149	FA/6579/1998	12/04/2012	VIRENDRABHAI SHIVSHANKAR ADHVARYU,KOKILABEN VIRENDRABHAI ADHAVARYU	MR. JAY M THAKKAR	RAMABHAI ZAVERBHAI PARMAR,YOGI CONSTRUCTION,ORIENTAL INSURANCE CO.LTD.	,(MR MC SHAH),MR SHASHIKANT S GADE
8150	FA/6580/1998	22/01/2008	KODARBHAI DHULABHAI PATEL,	MR JV JAPEE	AJAYKUMAR MAGUMAL GANDHI,SHEKHARKUMAR RATANLAL SHAH,NEW INDIA INSURANCE CO.LTD.	MR SANDIP C SHAH,MR.SUBHASH G BAROT
8151	FA/6592/1998	17/04/2017	MOHEMMED YUSUF HAJI ADAM CHAVDA,SABERABIBI MOHEMMED YUSUF CHAVDA	MR MA KHARADI	NARAYANSINH SUJATSINH RAJPUT,GLOBE TRANSPORT CORPORATION,NATIONAL INSURANCE CO	
8152	FA/6594/1998	01/08/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,TRANSPORT MANAGER A.M.T.S.	MR HS MUNSHAW	HARBANS KAUR WD/O. HARISINH JOHAL,	MR ASHISH H SHAH
8153	FA/6605/1998	21/02/2012	RANJANBEN WD/O KANAIYALAL MAKANJIBHAI THAKKAR,MAKANJIBHAI RADHAVJIBHAI THAKKAR,RATANBEN W/O MAKANJIBHAI RADHAVJIBHAI	(MR JD AJMERA)	RAKESHKUMAR BABULAL SHARMA DELETED AS PER COURT ORDER,PRITAMKUMAR,NEW INDIA ASSURANCE CO.LTD.,SHYAMKUMAR SAMBHUBHAI NIRABHAITHAKOR	NOTICE SERVED,DELETED,REFUSED SERVED (R)(70),MR SHASHIKANT S GADE
8154	FA/6607/1998	16/08/2011	MAHIPATSINH JORUBHA ZALA,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURENDRANAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW
8155	FA/6612/1998	18/07/2012	RUPERA TRANSPORT COMPANY,	MR NILESH A PANDYA	UNION OF INDIA OWNING AND REPRNORTHERN RAILWAY ADMINISTRATIO,	MR NS SHEVADE,MR RAVI KARNAVAT
8156	FA/6641/1998	09/08/2012	HEIRS OF DECD.RATNABHAI JETHABHAI GORASIA,RAVJI RATNA GORASIA,RAMJI RATNA GORASIA,DHANJI RATNA GORASIA,ISHWAR RATNA GORASIA,KUVARBAI RATNA GORASIA	MR DK NAKRANI	HASUMATIBEN PRANLAL SONI,	MR PS CHAMPANERI
8157	FA/6642/1998	02/02/2012	PATEL BACHUBHAI NARANBHAI,SHANTABEN BACHUBHAI PANSURIA	MR RR TRIVEDI	DALPATGIRI GARJRAJGIRI,DISTRICT SUPERINTENDENT OF POLICE,NEW INDIA ASSURANCE CO LTD	GOVERNMENT PLEADER,NOTICE SERVED,MS LILU K BHAYA
8158	FA/6643/1998	02/02/2012	PATEL DALPAT VAGHJIBHAI PANSURIA,	MR RR TRIVEDI	DALPATGIRI GARJRAJGIRI,DISTRICT SUPERINTENDENT OF POLICE,NEW INDIA ASSURANCE CO LTD	
8159	FA/6645/1998	01/10/2015	RUMALBHAI G BARIA,	MR YM THAKKAR	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
8160	FA/6646/1998	07/05/2012	PANCHAL CHUNIBEN UMEDRAM, DECDTHRO.LEGAL HEIR,MAHESHKUMAR UMEDRAM PANCHAL,PANCHAL MAHESHKUMAR UMEDRAM	UNSERVED EXPIRED (N),MS ARCHANA R ACHARYA	PRAJAPATI MANUBHAI HIRABHAI,ORIENTAL INSURANCE CO LTD,PANCHAL KANTILAL KALIDAS,NATIONAL INSURANCE CO LTD,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR KK NAIR,MR NAGESH C SOOD
8161	FA/6671/1998	04/04/2018	KANDLA DOCK LABOUR BOARD,	MR DHAVAL D VYAS	MEGHABHAI PANCHA MAHESHWARI,DAHYALAL PANCHA MAHESHWARI,RAIYASI PANCHA MAHESHWARI,CHHOTALAL PREMJI & CO.	,MR AR THACKER
8162	FA/6679/1998	07/12/2018	KAVITABEN SHREECHAND RADHANI,	MR MK VAKHARIA	STATE OF GUJARAT,JAYRAMDAS @ JEUMAL GUNANI,AHMEDABAD MUNICIPAL CORPORATION	GOVERNMENT PLEADER,MR MG NAGARKAR,MR DN TRIVEDI

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8163	FA/6680/1998	12/11/2016	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VIRA DEVAYAT AHER DECD.THRO' HEIRS GODHA VIRA AHER,GODHA VIRA AHER,KARSHAN VIRA AHER,MARKHI VIRA AHER	,RULE SERVED,RULE UNSERVED
8164	FA/6681/1998	12/11/2016	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DEVSHI BOGHA AHER DECD.THRO' HEIRS JANIBEN DEVSHIBHAI AHER,JANIBEN DEVSHIBHAI,AJIBEN DEVSHIBHAI,LAKHIBEN DEVABHAI,MANIBEN DEVSHIBHAI	,RULE SERVED,RULE UNSERVED
8165	FA/6682/1998	11/08/2008	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHARVAD AMARA MULU,	
8166	FA/6683/1998	11/08/2008	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MANDA MULU BHARVAD,	
8167	FA/6684/1998	11/08/2008	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHAKU MULU BHARVAD,	
8168	FA/6685/1998	12/11/2016	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMA NONDHA RAJPUR THRO'HEIRS RAMBAI RAMABHAI,RAMBAI RAMABHAI WD/O DECD. RAMABHAI,BHIMA RAMA,DEVA RAMA,BAVA RAMA,LADHA RAMA,KANA RAMA,MANDA RAMA,LILIBEN RAMA,BABUBHAI RAMA,ARJAN RAMA,PRAVIN RAMA,NARAN RAMA	,RULE SERVED,UNSERVED EXPIRED (R)
8169	FA/6686/1998	11/08/2008	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LAKHA BHURA RABARI,	
8170	FA/6688/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHA KESHUBHAI,DHRUBHAI MANJIBHAI,RAMESHBHAI MANJIBHAI,BHARATBHAI MANJIBHAI,NANUBHAI KESHUBHAI	MR GAURANG H BHATT
8171	FA/6693/1998	02/04/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HIRABHAI TEJABHAI VAGHELA DELETED CT.ORDER DTD.30-01-12.,GANGABEN HIRABHAI VAGHELA,RAMJIBHIA RAVJIBHAI SOLANKI,BHIKHCHAND SUVALAL JAISWAL	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED
8172	FA/6704/1998	25/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	NATWARLAL KESHAVLAL ANCHAL,ABDULKADAR LATIFBHAI DELETED,HAJI ISMAIL AHMEDJI DECD. THROHEIRS &LEGAL REPRESENTATIVE,DHAPUBEN HAJI ISMAIL,SAJAN DAUD SINDHI,BHAKTIBHAI AMTHABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,NOTICE UNSERVED,(MR SL VAISHYA)
8173	FA/6705/1998	25/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RAJNIKANT VELJIBHAI CHAUDHARI,ABDULKADAR LATIFBHAI DELETED,HAJI ISMAIL AHMEDJI DECD. THROHEIRS & LEGAL REPRESENTATIVE,DHAPUBEN HAJI ISMAIL,SAJAN DAUD SINDHI,BHAKTIBHAI AMTHABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR DR BHATT
8174	FA/6706/1998	25/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	RAJNIKANT VELJIBHAI CHAUDHARI,ABDULKADAR LATIFBHAI DELETED,HAJI ISMAIL AHMEDJI DECD.THRO.HEIRS & LEGAL REPRESENTATIVE,DHAPUBEN HAJI ISMAIL,SAJAN DAUD SINDHI,BHAKTIBHAI AMTHABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR DR BHATT
8175	FA/6707/1998	25/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	VIMLABEN KANTILAL PANDYA,ABDULKADAR LATIFBHAI,HAJI ISMAIL AHMEDJI DECD. THROHEIRS AND LEGAL REPRESENTATIVE,DHAPUBEN HAJI ISMAIL,SAJAN DAUD SINDHI,BHAKTIBHAI AMTHABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR BHARAT JANI
8176	FA/6708/1998	25/11/2010	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MANJULABEN NATWARLAL PANCHAL,ABDULKADAR LATIFBHAI DELETED,HAJI ISMAIL AHMEDJI [DECD. THOR.HEIRS],DHAPUBEN HAJI ISMAIL.,SAJAN DAUD SINDHI,BHAKTIBHAI AMTHABHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR DR BHATT
8177	FA/6711/1998	23/03/2018	AHMEDABAD MUNICIPAL CORPORATION,	RULE SERVED	SAUDAMINI PANDYA,	ADVOCATE NAME DELETED,MS JIRGA D JHAVERI

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8178	FA/6717/1998	17/01/2012	RAJESH RATILAL MISTRY,	MR SANDIP C SHAH	INDARKUMAR KUNDANLAL THAKORE DISMISSED QUA AS PER COURT,NATIONAL INSURANCE CO.LTD.,AHMEDABAD MUNICIPAL TRANSPORT SERVICE,BHARAT PETROLEUM CORPORATION LTD.	DELETED,RULE SERVED,MR SUNIL B PARIKH,(MR GN SHAH),MS MINOO A SHAH
8179	FA/6719/1998	24/01/2012	ANANTRAI HARGOVINDDAS VORA,SHARDABEN ANANTRAI VORA	MR KARTIKEY P RAWAL	IDEAL TRANSPORT COMPANY,PRADHUMANSINH @ PRAHLADSINH,NATIONAL INSURANCE CO.LTD.,KANTILAL MOHANLAL PANDYA,NEW INDIA ASSURANCE CO.LTD.	,DELETED
8180	FA/6720/1998	24/01/2019	GUJARAT ELECTRICITY BOARD,DY ENGINEER,GEB	MR DIPAK R DAVE	DHELIBEN BHIKHA,RAMA BHIKHA,VAGHA BHIKHA,NATHA BHIKHA,DEVA BHIKHA	NOTICE SERVED,MR YOGESH S LAKHANI
8181	FA/6722/1998	12/12/2015	STATE OF GUJARAT,COLLECTOR,JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KALA BOGHA AHER DECD.THRO'HEIRAHER HAMIR KALA,AHER HAMIR KALA,AHER KALAVIBEN KALA,AHER RAMIBEN KALA,AHER HAMIR KALA,AHER MEPA NARAN	
8182	FA/6723/1998	08/08/2008	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AHER KALA BOGHA DECD.THRO'HEIRAHER HAMIR KALA,AHER HAMIR KALA,AHER KALAVIBEN KALA,AHER RAMIBEN KALA,AHER HAMIR KALA,AHER MEPA NARAN	
8183	FA/6724/1998	25/07/2008	LATE RAMANLAL VASANJI DESAI, DECD.THRO'HIS HEIRS,KANTABEN RAMANLAL DESAI,KISHOR RAMANLAL DESAI,RAKSHABEN DINESH RAMANLAL,AMRATLAL VASANJI DESAI,JAYANTILAL @ BABUBHAI VASANJI DESAI SINCE DECD.TRO'HIS HEIRS,KUNDANBVEN W/D OF JAYANTILAL @ BABUBHAI VASANJI DESAI,FALGUN SON OF JAYANTILAL @ BABUBHAI VASANJI DESAI,SAIFALI DAUGHTER OF JAYANTILAL@ BABUBHAI VASANJI DESAI,GAJARABEN RAMANLAL DESAI DECD.THROUGH THE LRS,RAMANLAL MAGANLAL DESAI,ASHOKHBHAI RAMANLAL DESAI,PIYUSBHAI RAMANLAL DESAI,DHAVALBHAI RAMANLAL DESAI	(MR DHIRENDRA MEHTA)	LATE MADHUBEN ISHWARLAL,DECD.,DIPAKKUMAR ISHWARLAL DESAI DECD.THROUGH THE LRS,DAXABEN DIPAKKUMAR DESAI,KUM.SHIVANGINI DIPAKKUMAR DESAI,CHIRAG DIPAKKUMAR DESAI,MUKESHKUMAR ISHWARLAL DESAI,HARSHADRAI ISHWARLAL DESAI	,(MR RN SHAH)
8184	FA/6726/1998	22/02/2012	NARENDRA JAYAVANTLAL DAFTARY,	MR KJ KAKKAD,MR NAYAN D PAREKH	IPB CO.LTD.,INDIAN OIL CORPORATION,	,NANAVATI ASSOCIATES
8185	FA/6727/1998	26/12/2011	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	VANKAR SAMUBEN RAMABHAI,VANKAR JAGDISHBHAI RAMABHAI,VANKAR BHAILALBHAI RAMABHAI,VANKAR PRAVINBHAI RAMABHAI,RAJENDRASINH KESHRISINH RATHOD,RAJNIKANT SHANKARLAL PATEL	MR SATYEN B RAWAL,MR.BHARAT PRAJAPATI,MR GAJENDRA P BAGHEL,MR RAHUL K DAVE
8186	FA/6750/1998	01/02/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	GAUTAM DAHYABHAI PANDYA,BUS DRIVER	NOTICE SERVED,MR SANDIP C SHAH
8187	FA/6755/1998	02/02/2010	VIRSINH BAMANIA BHIL,KALIBEN VIRSINH BHIL	MR NITIN M AMIN	CHANDUBHAI NARANBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
8188	FA/6757/1998	12/11/2016	STATE OF GUJARAT,COLLECTOR OF JAMNAGAR DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AHER KALA KESHA,	UNSERVED EXPIRED (R)
8189	FA/6764/1998	28/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PANCHA @ PARBAT JESANG MAKWANA,DINESH VIKAS & CO.	NOTICE SERVED,NOTICE SERVED BY DS
8190	FA/6765/1998	24/01/2012	ASHA SURESHCHANDRA TRIVEDI,	MR ARUN H MEHTA	UNION OF INDIA,JITENDRA MOHANLAL KIRI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI

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8191	FA/6795/1998	15/11/2011	MOMNA JAMAL RUDA,	NOTICE SERVED	STATE OF GUJARAT,COLLECTOR,JUNAGADH DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8192	FA/6796/1998	15/11/2011	AHER KANA GHELA,	UNSERVED EXPIRED (R)	STATE OF GUJARAT,COLLECTOR,JUNAGADH DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8193	FA/6797/1998	15/11/2011	VIKAMSHI GHELABHAI (DECD.THRO.HEIRS & L.R.'S),KARSAN VIKAMSHI,MERAMAN VIKAMSHI,MALDE VIKAMSHI,VEJAMAND VIKAMSHI,KHIMJI VIKAMSHI,PURIBEN VIKAMSHI	NOTICE SERVED,UNSERVED EXPIRED (N)	STATE OF GUJARAT,COLLECTOR,JUNAGADH DISTRICT,SPL.LAQ OFFICER	GOVERNMENT PLEADER
8194	FA/6798/1998	15/11/2011	SAGAR KURJIBHAI ANANDBHAI, DIED,THRO'HIS LEGAL HEIRS,MANIBEN KURJIBHAI,SAGAR VASHRAMBHAI KURJIBHAI,SAGAR KALABHAI KURJIBHAI,SAGAR PARSHOTTAM KURJIBHAI,SAGAR MOHANLAL KURJIBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)	STATE OF GUJARAT,COLLECTOR,JUNAGADH DISTRICT,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER
8195	FA/6799/1998	15/11/2011	SAGAR MANJI NARAN,	NOTICE SERVED	STATE OF GUJARAT,COLLECTOR,JUNAGADH DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8196	FA/6802/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI VALLABHBHAI KABARIA,	MR GAURANG H BHATT,MR YOGESH S LAKHANI
8197	FA/6803/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI BHANABHAI,	MR GAURANG H BHATT,MR YOGESH S LAKHANI
8198	FA/6804/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.TAPU BHANA,BABUBHAI TAPUBHAI,RAGHUBHAI TAPUBHAI,JABUBEN TAPUBHAI,KUNVARBEN TAPUBHAI,MADHUBEN TAPUBHAI	,MR GAURANG H BHATT,MR YOGESH S LAKHANI
8199	FA/6805/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.DANABHAI DESABHAI,MANANDBHAI DANABHAI,	MR GAURANG H BHATT,MR YOGESH S LAKHANI
8200	FA/6806/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKESHBHAI KALUBHAI BAMBHAROLIA,	MR GAURANG H BHATT,MR YOGESH S LAKHANI
8201	FA/6807/1998	23/08/2011	STATE OF GUJARAT,DY.COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVBHAI PARBATBHAI,HEIR OF DECD.HARI PARBAT, MANSUKHBHAI HARIBHAI	UNSERVED EXPIRED (N),MR GAURANG H BHATT
8202	FA/6809/1998	27/11/2008	GSRTC,	MR YOGESH S LAKHANI	SHANTABEN WD/O JUGALKISHOR MAHAVIRPRASAD SHARMA,MANOJKUMAR JUGALKISHOR SHARMA,ASHOKKUMAR JUGALKISHOR SHARMA,RAJENDRAKUMAR JUGALKISHOR SHARMA,LAXMIBEN JUGALKISHOR SHARMA	NOTICE UNSERVED
8203	FA/6812/1998	31/07/2008	SAGAR KANA AMBA,	(MR VS MEHTA)	STATE OF GUJARAT,COLLECTOR,JUNAGADH DISTRICT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
8204	FA/6813/1998	06/07/2009	SHYAMVIR BACHUSING (NOW MAJOR),	MR SANDIP C SHAH	BIPINBHAI SARABHAI JHAVERI,ORIENTAL INSURANCE CO.LTD.	
8205	FA/6815/1998	16/02/2012	SOMABHAI GHELABHAI PARMAR,	MR KM SHETH,MR SANDIP P PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
8206	FA/6816/1998	16/02/2012	SOMABHAI GHELABHAI PARMAR,	MR KM SHETH,MR SANDIP P PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
8207	FA/6817/1998	08/02/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARANI SAHEBSHREE HIMATKUNVARBA PRAVINSINHJI,	MR RC JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8208	FA/6827/1998	12/08/2008	ISHWARLAL LAVJIBHAI TOPIA,	MR YOGESH S LAKHANI	MUSABHAI JUMABHAI GAMETI (DELETED AS PER COURT'S ORDER,DOMADIA & CO.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED BY DS,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
8209	FA/6830/1998	12/07/2018	NANDUBEN WD/O SHANTIBHAI RANCHHODBHAI BHOI,MANOJ SHANTIBHAI BHOI,HINABEN SHANTIBHAI BHOI,MINOR	MR MTM HAKIM	NASRIKHAN BASIRKHAN PATHAN,GULAM YASINKHAN PATHAN,UNITED INDIA INSURANCE CO.LTD.	UNSERVED EXPIRED (N),MR PALAK H THAKKAR,A S TIMBALIA
8210	FA/6831/1998	28/11/2011	MOHMADHUSSAIN SHABBIRBHAI SHAIKH,	MR PRAKASH K JANI	CHIMANLAL CHUNILAL MODI DECD.THROUGH THE LRS,NAINABEN MODI,ARUNABEN YOGESHKUMAR MODI,GITABEN KALPESHBHAI MODI,ORIENTAL INSURANCE CO.LTD,ADHIK @ ASHWINKUMAR CHIMANLAL MODI HEIRS OF DECD.R-1	,RULE SERVED BY DS
8211	FA/6858/1998	29/07/2010	BHIKHA NANJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8212	FA/6859/1998	29/07/2010	BAHADURSINH DADBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8213	FA/6860/1998	29/07/2010	BACHU JADAV,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8214	FA/6861/1998	29/07/2010	DAHYA JADAV,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8215	FA/6862/1998	29/07/2010	CHHAGAN NAGJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8216	FA/6863/1998	29/07/2010	GOVUBHA AKHUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8217	FA/6864/1998	29/07/2010	NATUBHA CHHANUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8218	FA/6865/1998	29/07/2010	NAKOD HARJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8219	FA/6866/1998	29/07/2010	LATE JILUBHA HADUBHA THROUG L/R CHANDRASINH JILUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8220	FA/6867/1998	29/07/2010	JASWANTSINH SAMATSINH,RANJITSINH SAMATSINH	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8221	FA/6868/1998	29/07/2010	LAVJI PRAG,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8222	FA/6869/1998	29/07/2010	LATE NAGJI GOVIND THRO' L/R AMRATBEN JADAV,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
8223	FA/6870/1998	29/07/2010	PARBATSINH,AKHUBHA	,MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8224	FA/6871/1998	29/07/2010	LATE RAMJI DHARMISHI THROUGH L/R.VIRJI RAMJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8225	FA/6872/1998	29/07/2010	DILAVARSINH BAVJIRAJ,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
8226	FA/6873/1998	29/07/2010	HEIRS OF DECEASED VAJUBHA MULUBHA,LAKHDHIRSINH VAJUBHA,SUKHDEVSINH VAJUBHA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8227	FA/6874/1998	29/07/2010	DAYAL DHARSHI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8228	FA/6875/1998	29/07/2010	HEIRS OF DECEASED VAJUBHA JUJUBHA,SUKHUBHA VAJUBHA,LAKHDHIRSINH VAJUBHA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8229	FA/6876/1998	29/07/2010	INDRABA MANUBHA,NANDKUVERBA PATHUBHA,MINOR SUKHDEVSINH THROU INDRABA MANUBHA,LAKHDIRSINH VAJUBHA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8230	FA/6877/1998	29/07/2010	HEIR OF DECEASED BHIKHA NANJI,TRIKAM BHIKHA,KARMSHI NANJI	,MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8231	FA/6878/1998	29/07/2010	JASWANTSINH SAMATSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8232	FA/6879/1998	29/07/2010	HITUBHA DADBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8233	FA/6880/1998	29/07/2010	KARANSINH DADBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8234	FA/6881/1998	29/07/2010	MAVJI NAGJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8235	FA/6882/1998	29/07/2010	DOSUBHA HANUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8236	FA/6883/1998	29/07/2010	SUBUBHA MADHUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8237	FA/6884/1998	29/07/2010	HANUBHA CHAKUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8238	FA/6885/1998	29/07/2010	KARAMSHI DAYA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8239	FA/6886/1998	29/07/2010	CHANDUBHA MANGALSANG,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8240	FA/6887/1998	29/07/2010	AJUBHA KANUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8241	FA/6888/1998	29/07/2010	HEIRS OF DECEASED HALUBHA MULUBHA - PRATAPBA HALUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8242	FA/6889/1998	29/07/2010	RAMJU MAHOBATSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	
8243	FA/6890/1998	29/07/2010	L/R OF JASUBHA GOVINDSINH TAKHATBA JASUBHA & LAKHADHIRSI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8244	FA/6891/1998	29/07/2010	DEVJI KARSHAN,SHMABHU KARSHAN	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8245	FA/6892/1998	29/07/2010	HEIR OF DEC JADAV NAGJI JADAV NAGJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8246	FA/6893/1998	29/07/2010	SAVJI DHARMASHI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8247	FA/6894/1998	29/07/2010	HEIRS OF DEC SAMATSINH HADUBHA RANJITSINH SAMATSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8248	FA/6895/1998	29/07/2010	HEIRS OF DEC PRATAPSINHJI PRATAPSINH & JIVUBHA PRATAPSIN,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8249	FA/6896/1998	29/07/2010	EXECUTOR OF PROPERTY OF BHARWAD SADUL BHAGWAN BAYA WAL,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8250	FA/6897/1998	29/07/2010	DHANA MAGHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8251	FA/6898/1998	29/07/2010	AJUBHA DANUBHA,KIRITSINH DANUBHA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8252	FA/6899/1998	29/07/2010	BHURUBHA VAJESINHJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8253	FA/6900/1998	29/07/2010	LAKHUBEN RAMJI & ORS HEIR OF DECD. RAMJI POPAT,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8254	FA/6901/1998	29/07/2010	BALVANTSINH PARBATSINH,AMARSINH PRATAPSINH,WIDOW OF PRABHATSINH BAKUVANVARBA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8255	FA/6902/1998	29/07/2010	KIRTISINH TAPUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8256	FA/6903/1998	29/07/2010	BHIKHUBHA VAVAJIRAJ,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8257	FA/6904/1998	29/07/2010	PARBATSINH PRATAPSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8258	FA/6905/1998	29/07/2010	DIYAL PARSHOTAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8259	FA/6906/1998	29/07/2010	NAGJI GOVIND THRO'LEGAL HEIR JADAV NAGJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8260	FA/6907/1998	29/07/2010	KARAMSHI GOVIND KARAMSHI & ORSDECD.THRO'HEIRS,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8261	FA/6908/1998	29/07/2010	MAHENDRASINH PRUTHVISINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8262	FA/6909/1998	29/07/2010	MAHIPATSINHJI MASMATSINHJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8263	FA/6910/1998	29/07/2010	KOLI GOVIND NARAN,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8264	FA/6911/1998	29/07/2010	ODHA VASHRAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8265	FA/6912/1998	29/07/2010	RAMUBHA UDESINH DECD.THRO'HEIRKHUMANSINHJI & 9 ORS,AJUBHA,VANUBHA,MAHAVIR,VIMLABA,ASHOKBA,DAYABA,VASANBA,JUKUBA,PRAHLADSINH	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8266	FA/6913/1998	29/07/2010	LALJI DHANA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8267	FA/6914/1998	29/07/2010	KANUBHA JAMBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8268	FA/6915/1998	29/07/2010	DOSUBHA HANUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8269	FA/6916/1998	29/07/2010	THAKARSHI MAVJI,BAHADURSINHJI DADBHA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8270	FA/6917/1998	29/07/2010	MAHENDRASINHJI MANGALSINHJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8271	FA/6918/1998	29/07/2010	BHARVAD KARNA THRO' L/R SUKHA KARNA (SARA POPAT),	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8272	FA/6919/1998	29/07/2010	MULRAJSINHJI JEMABHAN,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8273	FA/6920/1998	29/07/2010	DUNGAR SAVJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8274	FA/6921/1998	29/07/2010	KHIMA PARSHOTAM MINOR THRO' GAURDIAN ODHA PARSHOTAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8275	FA/6922/1998	29/07/2010	BECHARJI RAMUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8276	FA/6923/1998	29/07/2010	KHUMANSINH PARBATSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8277	FA/6924/1998	29/07/2010	RUPA BHAGVAN THRO' MINOR POPATRUPA THRO'GUARDIAN NATHI WALA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8278	FA/6925/1998	29/07/2010	NARAN BHAGWAN THRO' L/R MULU NARAN,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8279	FA/6926/1998	29/07/2010	MANIBEN MADHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8280	FA/6927/1998	29/07/2010	HARIJAN BHAVA BHAN THRO' L/R HARI BAVA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8281	FA/6928/1998	29/07/2010	TEMUBHA NAYABHAI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8282	FA/6929/1998	29/07/2010	BAHADURSINHJI DABHA DECD.THRO'HEIR MANHARBA BAHADURSINH & OR,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8283	FA/6930/1998	29/07/2010	ODHA PARSHOTAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8284	FA/6931/1998	29/07/2010	CHANA BHIKHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8285	FA/6932/1998	29/07/2010	BHIKHA NANJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8286	FA/6933/1998	29/07/2010	TEMUBHA NAYABHAI,THAKARSHI MAVJI	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8287	FA/6934/1998	29/07/2010	GOVIND BECHAR,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8288	FA/6935/1998	29/07/2010	HEIRS OF DECD. NARAN DHARAMSHILAXMIBEN NARANBHAI & ORS.,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8289	FA/6936/1998	29/07/2010	DECD. AJITBHA JAMUBHA THRO' L.R.HEVKUVARBA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8290	FA/6937/1998	29/07/2010	DECD.CHATURSINH DADBHA THRO' L.R.PRATAPBA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8291	FA/6938/1998	29/07/2010	MAHIPATSINHJI GOVUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8292	FA/6939/1998	29/07/2010	DECD.PRATAPSINH RAMUBHA THRO' L.R.KHUMANSANG & ORS.,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8293	FA/6940/1998	29/07/2010	HEIRS OF DECD.VAJUBHA MULUBHA SUKHDEVSINH VAJUBHA &,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8294	FA/6941/1998	29/07/2010	KANA NANJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8295	FA/6942/1998	29/07/2010	SUKHDEVSINH GOVUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8296	FA/6943/1998	29/07/2010	LAKHA GOVA THRO'L.R.UKA LAKA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8297	FA/6944/1998	29/07/2010	HEIRS OF DECD.JASUBHA GOVINDSINHJI,THAKHATBA JASUBHA,LAKHADHIRSINH JASUBHA	,MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8298	FA/6945/1998	29/07/2010	PRAHLADSINH RAMUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8299	FA/6946/1998	29/07/2010	CHANDUBHA MANGALSINHJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8300	FA/6947/1998	29/07/2010	SAMUBHA MADHUBHA,CHHANUBHA PATHUBHA	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8301	FA/6948/1998	29/07/2010	BHURUBHA JILUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8302	FA/6949/1998	29/07/2010	BHIKHA NANJI,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8303	FA/6950/1998	29/07/2010	HEIRS OF DECD.DILAVARSINH BHAGVATSINH,HEIR OF DECD.NARENDRASINH TEMUBHA NIRMALABA NARENDRASINH	,MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8304	FA/6951/1998	29/07/2010	BHARATSINHJI BHAGWATSINHJI,JAIVIRSINHJI BHARATSINHJI,MAHAVIRSINHJI BHARATSINHJI,JITENDRASINHJI BHARATSINHJI	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8305	FA/6952/1998	29/07/2010	MOHAN PITAMBAR,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8306	FA/6953/1998	29/07/2010	JIVUBHA PRATAPSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8307	FA/6954/1998	29/07/2010	JADAV NAGJII,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8308	FA/6955/1998	29/07/2010	RAMUBHA MOHABATSINH,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8309	FA/6956/1998	29/07/2010	RANUBHA VAJESINHJI THROUGH LR NANDUBHA DOLUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8310	FA/6957/1998	29/07/2010	INDRABA MANUBHA,NANDKUVARBA PATHUBHA,SUKHDEVSINH DILAVARSINH	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8311	FA/6958/1998	29/07/2010	JETHUBHA TAPUBHA,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8312	FA/6959/1998	29/07/2010	MINOR RAMESH PARSHOTAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8313	FA/6960/1998	29/07/2010	MINOR KHIMA PARSOTAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8314	FA/6961/1998	29/07/2010	VALLABH PARSHOTAM,	MR BH UPADHYAY	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8315	FA/6962/1998	17/04/2017	LAKHDHIRSINHJI JILUBHA,	GOVERNMENT PLEADER	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
8316	FA/6999/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MANAJI MOTIJI,	RULE SERVED
8317	FA/7000/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HASAMMIYA MATBAR MIYA,	RULE SERVED
8318	FA/7001/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HUSENMIYA MAHMADMIYA,	RULE SERVED
8319	FA/7002/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAHMADMIYA AMINMIYA,	UNSERVED EXPIRED (N)
8320	FA/7003/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	NOORMIYA UMRAVMIYA,	UNSERVED EXPIRED (N)
8321	FA/7004/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHAVABHAI SHANKERBHAI PARMAR,	RULE SERVED
8322	FA/7005/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RADHESHYAM HIMATLAL UPADHYAY,	NOTICE SERVED
8323	FA/7006/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHULABHAI KARABHAI PARMAR,	UNSERVED EXPIRED (N)
8324	FA/7007/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHAKRABHAI BHULABHAI PARMAR,	RULE SERVED
8325	FA/7008/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VAJABHAI MOTIBHAI CHAUHAN,	RULE SERVED
8326	FA/7009/1998	25/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ABHESING GAGAJI PARMAR,	RULE SERVED
8327	FA/7011/1998	03/02/2017	UNION OF INDIA,	MS ARCHANA U AMIN	GUJARAT AMBUJA CEMENTS LTD,	MR PREMAL R JOSHI
8328	FA/7015/1998	17/01/2012	PUNABHAI SOMABHAI OAD,	MR BHARAT JANI	KHODABHAI HIRABHAI BHARWAD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED BY DS, (MR PV NANAVATI),MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8329	FA/7016/1998	29/08/2008	EMPLOYEES STATE INSURANCE CORPORATION,	MR MAYUR S BAROT	HATHIWALA SIZING WORKS & HATHIWALA DYING & FINISHING,	MS KJ BRAHMBHATT
8330	FA/7021/1998	10/01/2012	INDRAJITSING DILIPSING SANDHU DECD.THRO'HEIRS NISHANKAUR,NISHANKAUR INDRAJITSING,GURVINDARKAUR INDRAJITSING MINOR,ARVINASHKAUR INDRAJITSING MINOR,SUPRABKAUR INDRAJITSING MINOR,DEVENDRASING INDRAJITSING MINOR,KAMALJITKAUR INDRAJITSING MINOR	MR MC BHATT	CHHANAJI BECHARJI THAKORE,SHIVSHAKTI TRANSPORT,UNITED INDIA INSURANCE CO.LTD.	,RULE UNSERVED,MR VIBHUTI NANAVATI
8331	FA/7024/1998	06/08/2008	GEB,	(MR GIRISH D BHATT)	PRITIBA LALUBHA JHALA,MINOR JALVIKABA LALUBHA,THRO' PRITIBA LALUBHA JHALA,MINOR DIVYARAJ LALUBHA,THRO' PRITIBA LALUBHA JHALA,MINOR RAVIRAJ LALUBHA,THRO' PRITIBA LALUBHA JHALA,LILABA MERUBHA,MAYABA MERUBHA,UNION OF INDIA	RULE SERVED,(MR BIPIN I MEHTA)
8332	FA/7080/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PABUDHAN MORJI GADHAVI,	UNSERVED EXPIRED (R)
8333	FA/7081/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KISHORDAN KAKKAIJI GADHAVI DECD.THRO'HEIRS SURAJBA WD/O,SURAJBA WD/O KISHORBA KAKALJI GADHAVI,BAXIBEN KISHORDAN GADHAVI,PRATAPBHAI KISHORDAN GADHAVI	,RULE SERVED,UNSERVED EXPIRED (R)
8334	FA/7082/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMABHAI DHULABHAI PARMAR,MADHABHAI DHULABHAI DECD.THRO'HEIR SHANKRAJI MADHAJI PARMAR,SHANKRAJI MADHAJI PARMAR	,RULE SERVED,MR JV JAPEE,MRS KRISHNA G RAWAL,HCLS COMMITTEE
8335	FA/7083/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KALAJI DHULAJI DECD.THRO'HEIRSRAMAJI DHULAJI PARMAR,RAMAJI DHULAJI PARMAR,MADHAJI DHULAJI LALJI DECD. THRO'HEIR SHANKARJI MADHAJI,SHANKARJI MADHAJI,GAUTAMLAL CHHOTALAL MEHTA	,RULE SERVED,MRS KRISHNA G RAWAL,HCLS COMMITTEE
8336	FA/7084/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MADHAJI DHULAJI PARMAR THRO' HEIR SHANKARJI MADHAJI PARMAR,SHANKARJI MADHAJI PARMAR	,MR JV JAPEE,MRS KRISHNA G RAWAL,HCLS COMMITTEE
8337	FA/7085/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMAJI DHULAJI PARMAR,	UNSERVED EXPIRED (R)
8338	FA/7086/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MADHAJI DHULAJI DECD.THRO'HEIRSHANKARJI MADHAJI PARMAR,SHANKARJI MADHAJI PARMAR,KACHARAJI BECHARJI PARMAR	,UNSERVED EXPIRED (R),MRS KRISHNA G RAWAL,HCLS COMMITTEE
8339	FA/7087/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHIVDAN MANJI GADHAVI,	RULE SERVED
8340	FA/7088/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DHANJI MANJI GADHAVI,	UNSERVED EXPIRED (R)
8341	FA/7089/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VISHNUDAN SURAJDAN GADHAVI DECD.THRO'HEIRS AMARATBA S,AMARATBA SURAJDAN GADHAVI,SHAYARBA VISHNUDAN GADHAVI,RANJITSINH VISHNUDAN GADHAVI	,RULE SERVED,UNSERVED EXPIRED (R)
8342	FA/7090/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAKNAJI JIVAJI PARMAR DECD. THRO'HEIRS RAMAJI MANKAJI,RAMAJI MANKAJI DECD.THRO'HEIRSMANGUBEN WD/O RAMAJI MANKAJI,MANGUBEN WD/O RAMAJI MANKAJI PARMAR,BECAHRBHAI RAMAJI THAKARDA,KANTIBHAI RAMAJI THAKARDA,PRADHANBHAI RAMAJI THAKARDA,PRAVINBHAI RAMAJI THAKARDA	,RULE SERVED
8343	FA/7091/1998	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PABUBHAI JASJIBHAI GADHAVI,	UNSERVED EXPIRED (R)

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8344	FA/7101/1998	08/04/2013	OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,THAKOR SHANKAJI RANAJI	GOVERNMENT PLEADER,NOTICE SERVED
8345	FA/7102/1998	08/04/2013	OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL AMRUTBHAI TRIBHOVAN ISHWARDAS	GOVERNMENT PLEADER,NOTICE SERVED
8346	FA/7103/1998	08/04/2013	OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,THAKOR GUNGAJI CHELAJI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
8347	FA/7104/1998	08/04/2013	OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL HARIJIBHAI ISHWARDAS,PATEL KANTIBHAI KESHAVLAL DECD.THROUGH LRS,CHAMPABEN WD/O PATEL KANTIBHAIKESHAVLAL,BHANUBEN D/O PATEL KANTIBHAI KESHAVLAL,MANJULABEN D/O PATEL KANTIBHAIKESHAVLAL,KAPILABEN D/O PATEL KANTIBHAI KESHAVLAL,PUSHPABEN D/O PATEL KANTIBHAI KESHAVLAL,ASHOKBHAI S/O PATEL KANTIBHAI KESHAVLAL	,GOVERNMENT PLEADER,NOTICE SERVED
8348	FA/7105/1998	08/04/2013	OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL PARSOTTAMBHAI SHIVDAS	GOVERNMENT PLEADER,NOTICE UNSERVED
8349	FA/7107/1998	17/04/2017	RG DODIYA & CO,GOVINDBHAI VALJIBAHI DECD.THROHEIRS KANTILAL GOVINDBHAI,KANTILAL GOVINDBHAI,RASIKBHAI GOVINDBHAI,PRAVINBHAI GOVINDBHAI,VASANTBEN GOVINDBHAI,KANTILAL GOVINDBHAI	MR YOGESH S LAKHANI	RAJKOT DISTRICT PANCHAYAT,	
8350	FA/7124/1998	20/03/2012	PATEL CHHAGANBHAI RANCHODBHAI,SAVJIBHAI RANCHODBHAI	MR AMAR D MITHANI	UNITED INDIA INSURANCE CO LTD,SURENDRAKUMAR PRABHASHANKAR	MR RR MARSHALL,MR ANSHIN H DESAI
8351	FA/7234/1998	28/02/2012	JARIA SUMAR SANDHI,	(MR SURESHM SHAH)	RASIKLAL NAROTTAM DAVE,RAMANIKLAL GIGABHAI WADHER,ORIENTAL INSURANCE CO LTD,NAGA NEBHA AHIR (GADHER),NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR HARDIK C RAWAL,MS MEGHA JANI
8352	FA/7236/1998	30/07/2008	UNION OF INDIA,	MR RAVI KARNAVAT	RAMTIRTH CHANGU YADAV,MAYADEVI RAMTIRATH YADAV,GUDDI RAMTIRTH YADAV,JYOTI RAMTIRTH YADAV,MADHURI RAMTIRATH YADAV,AYODHYA RAMTIRATH YADAV	RULE NOT RECD BACK
8353	FA/7296/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MOTIBHAI,	
8354	FA/7297/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SHANKARBHAI,	
8355	FA/7298/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHIVABHAI MOTIBHAI,	
8356	FA/7299/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI MOTIBHAI,	
8357	FA/7300/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KANTABEN GOVINDBHAI BHAILALBHAI GOVINDBHAI,	
8358	FA/7301/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF GORDHANBHAI DHULABHAI,NATUBHAI CHUNIBHAI,	
8359	FA/7302/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJULABEN CHANDRAMANI,	
8360	FA/7303/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PETERBHAI RAMIBHAI,	
8361	FA/7304/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI REVABHAI,	

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8362	FA/7305/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI MANILAL,	
8363	FA/7306/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MATHURBHAI,	
8364	FA/7307/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRAMBHAI SHANABHAI,	
8365	FA/7308/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI HARMANBHAI,	
8366	FA/7309/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI CHATURBHAI,	
8367	FA/7310/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYAHBAI LALLUBHAI,	
8368	FA/7311/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MANGALBHAI,	
8369	FA/7312/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTAMDAS CHHAGANBHAI,	
8370	FA/7313/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SHANKERBHAI,	
8371	FA/7314/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI AMBALAL,	
8372	FA/7315/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARKHABEN W/O GHEMABHAI SHAKERABHAI,	
8373	FA/7316/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASMABHAI GAFURBHAI,	
8374	FA/7317/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI AMBALAL,	
8375	FA/7318/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI CHHAGANBHAI,	
8376	FA/7319/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODRAI RAVJIBHAI,	
8377	FA/7320/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI RAVJIBHAI,	
8378	FA/7321/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI JIVABHAI,	
8379	FA/7322/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI KHODABHAI,	
8380	FA/7323/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHOTALAL LAXMANBHAI,	
8381	FA/7324/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAMNABI SAFARMIYA,	
8382	FA/7325/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWERLAL DHULABHAI,	
8383	FA/7326/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWERBHAI NARANBHAI,	
8384	FA/7327/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAMRASUL USMANMIYA,	
8385	FA/7328/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIKANDER ABDUL RAHEMAN,	
8386	FA/7329/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JEMANBIBI WD/O AHMED BHULANI,	
8387	FA/7330/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI CHATURHBHAI PATEL,	

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8388	FA/7331/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL NARANBHAI PATEL,	
8389	FA/7332/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI BABUBHAI PATEL,	
8390	FA/7333/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SHANKERBHAI PATEL,	
8391	FA/7334/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI SHAKERABHAI PATEL,	
8392	FA/7335/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI AMBALAL PATEL,	
8393	FA/7336/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJIBEN MOTIBHAI,	
8394	FA/7337/1998	02/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI BAVABHAI,	
8395	FA/7338/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHODBHAI PUNJABHAI,	
8396	FA/7339/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKERBEN SHERAJI,	
8397	FA/7340/1998	12/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWERBHAI GHELABHAI,	
8398	FA/7341/1998	21/07/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI MANGALBHAI,	
8399	FA/7342/1998	02/12/2009	UNION OF INDIA,	MR NK MAJMUDAR	TARABEN BABULAL SHAH,SHOBHNABEN NAVINCHANDRA SHAH,JINAN NAVINCHANDRA SHAH,DESHNA NAVINCHANDRA SHAH	UNSERVED EXPIRED (N),MR MAHESH B SHAH,MR KUNAL M SHAH
8400	FA/7346/1998	17/04/2017	DY COLLECTOR,	GOVERNMENT PLEADER	POPATLAL SOMABHAI,LIASON OFFICER,IOC	
8401	FA/7347/1998	17/04/2017	DY COLLECTOR,	GOVERNMENT PLEADER	POPATLAL SOMABHAI,LIASON OFFICER,IOC	
8402	FA/7348/1998	29/09/2008	NIRMALABEN CHANDRAKANT @ CHANDULAL HIRANI,MILAN CHANDAKANT,MINOR	NOTICE SERVED,MR ASHOK N PARMAR	DRIVER KOLI VIRAM NEJA,SHAILESH NARMADASHANKER JOSHI SINCE DIED HIS HEIRS,PARTH SHAILESHBHAI JOSHI,HITESH SHAILESHBHAI JOSHI,ORIENTAL INSURANCE CO.LTD	,NOTICE SERVED,MS AVANI S MEHTA,MR SHALIN N MEHTA
8403	FA/7353/1998	13/08/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	HARSHADKUMAR RAMJIBHAI KOTECHADECD.THROUGH THE LRS,MRS.NAYNABEN HARSHADKUMAR KOTECH,MINOR RIMA HARSHADKUMAR KOTECH- THROUGH R-1/1,MINOR NIKUNJ HARSHADKUMAR KOTECHA- THROUGH R-1/1,RAJESHKUMAR BHOGILAL MODI	,NOTICE SERVED,MR MB PARIKH
8404	FA/7362/1998	23/11/2015	PATEL CHIMANBHAI NAROTAMBHAI,	MR YN RAVANI	KADARMINYA NANAMIMYA SHAIKH,THAKORE JAVANJI TALAJI,NEW INDIA ASSURANCE CO LTD,PINDARIA PRAVINKUMAR RASIKLAL	NOTICE SERVED,MR SANDIP C SHAH,MR SUNIL G SHAH
8405	FA/7364/1998	03/08/2018	AIA MAGOTTEAUX LTD.,	MR ANUJ K TRIVEDI	GUJARAT ELECTRICITY BOARD,	MR AD OZA
8406	FA/7365/1998	20/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALITABEN JAYANTILAL PATEL,	MR GM AMIN
8407	FA/7366/1998	03/08/2018	RECLAMATION WELDING LIMITED,	MR ANUJ K TRIVEDI	GUJARAT ELECTRICITY BOARD,	MR DIPAK R DAVE
8408	FA/7369/1998	29/10/2018	KOTHARI TRADERS,	MR PARESH M DAVE	ASHOK IRON & STEEL FABRICATORS,M. ISSARDAS NARMAL,G. JANIMAL & CO.	NOTICE SERVED,RULE SERVED

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8409	FA/7383/1998	16/07/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYAJI HIRAJI,	(MR A J PATEL)
8410	FA/7384/1998	16/07/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAHAJI KANAJI SOLANKI,	(MR A J PATEL)
8411	FA/7385/1998	16/07/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMANMIYA ABDULMIYA,	NOTICE SERVED
8412	FA/7386/1998	16/07/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANAJI JADAVJI,	(MR A J PATEL)
8413	FA/7387/1998	16/07/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUVANSINH AMARSINH,	(MR A J PATEL)
8414	FA/7391/1998	22/07/2008	MEDICAL OFFICER,DISTRICT PANCHAYAT	MS RV ACHARYA	SHARDABEN RAMANJI THAKORE,RAMANJI GANDAJI THAKORE,THE STATE OF GUJARAT.	GOVERNMENT PLEADER,RULE SERVED
8415	FA/7392/1998	13/08/2009	NATHUBHAI GANDABHAI MAKWANA,LAXMIBEN NATHUBHAI MAKWANA	MR PRASHANT MANKAD	BHAVANISHANKER BACHUBHAI RAJGOR,NATIONAL INSURANCE CO LTD,AMARSINH BIJALBHAI MAKWANA,NATIONAL INSURANCE CO LTD	
8416	FA/7393/1998	24/07/2008	FATHESINGH ABHUBHAI MAKWANA,JABBABEN F MAKWANA	MR PRASHANT MANKAD	BHAVANISHANKER BACHUBHAI RAJGOR,NATIONAL INSURANCE CO LTD,AMARSINH BIJALBHAI MAKWANA,NATIONAL INSURANCE CO LTD	,MR RK MISHRA
8417	FA/7394/1998	13/08/2009	LILABEN BHUDERBHAI,	MR PRASHANT MANKAD	BHAVANISHANKER BACHUBHAI RAJGOR,NATIONAL INSURANCE CO LTD,AMARSINH BIJALBHAI MAKWANA,NATIONAL INSURANCE CO LTD	,MR RK MISHRA
8418	FA/7396/1998	17/04/2017	BHAGVATI AUTO CAST LTD,	MR BK DAMANI	GEB,	
8419	FA/7397/1998	07/04/2017	MAHMAD ALI AKBARALI SAIYAD,	MR MTM HAKIM	RAJESH HIMATLAL MANIAR,NITINKUMAR V UPADHAYAY,NEW INDIA INSURANCE CO.LTD.	
8420	FA/7398/1998	13/05/2008	SHANTABEN WD/O AMBALAL CHATURBHAI SOLANKI,PRAVINBHAI AMBALAL SOLANKI,KIRITBHAI AMBALAL SOLANKI,DELETED AS DIED,HIRABEN CHATURBHAI SOLANKI	MR MTM HAKIM	KARSANBHAI REVABHAI RABARI,MOTIBHAI OTTAMBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,IBRAHIM RASULBHAI VAHORA,DELETED,ORIENTAL INSURANCE CO.LTD.	,SERVED BY RPAD (N),DELETED,MR RAJNI H MEHTA
8421	FA/7400/1998	07/02/2012	KAMLABEN VALLAVBHAI CHAVDA WD/O VALLAVBHAI MAHIJIBHAI CHAVD,KOKILABEN VALLAVBHAI CHAVDA,SUMITRABEN VALLAVBHAI CHAVDA,PRAVINBHAI VALLAVBHAI CHAVDA,SANJAYBHAI VALLAVBHAI CHAVDA,DELETED AS DIED,DELETED AS DIED	,MR MTM HAKIM	CHANDUBHAI CHHAGANBHAI PADHIYAR,KANTIBHIA PURSHOTTAMBHAI PATEL,ORIENTAL INSURANCE CO.LTD.,DELETED,ASHOKBHAI ATMARAM MULGANKAR DELETED CT ORDER DT.25.08.10,ORIENTAL INSURANCE CO.LTD.	,DELETED,RULE SERVED,MR RAJNI H MEHTA
8422	FA/5/1999	24/08/2011	MUNICIPAL CORPORATION OF AHMEDABAD,	MR RR MARSHALL	OMKAR THANAJI DOBHI,	MS MONA B RAVAL,(MR PM VYAS),MRS REKHA H KAPADIA,MR HIREN P VYAS
8423	FA/11/1999	20/06/2016	UNION OF INDIA,	MS ARCHANA U AMIN	DAKSHABEN WD/O SURESHCHANDRA PRANJIVANDAS CHHADERWALA @DALA,KRISHNA SURESHCHANDRA MINOR BYGUARDIAN & MOTHER DAKSHABEN,RADHA SURESHCHANDRA MINOR THROGUARDIAN & MOTHER DAKSHABEN,ASHIT SURESHCHANDRA MINOR THROGUARDIAN & MOTHER DAKSHABEN	MR MAHESH B SHAH
8424	FA/17/1999	13/02/2008	GSRTC,	MRS VASAVDATTA BHATT	FERNANDEZ BELTY JOMICHAL,EZDOR GLEM VAS,ORIETNAL INSURANCE CO LTD	MR KK NAIR,NANAVATI & NANAVATI
8425	FA/18/1999	13/02/2008	GSRTC,	MRS VASAVDATTA BHATT	EZDOR GLEM VAZ,	NANAVATI & NANAVATI
8426	FA/51/1999	20/04/2009	VIKRAMBHAI CHIKABHAI,	RULE SERVED	ISHWARLAL CHUNILAL THAKKAR,NEW INDIA ASSURANCE CO.LTD.	
8427	FA/118/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	KHUSHALBEN BABABHAI,BEJIBEN BABABHAI,BHURIBEN BABABHAI,MANIBEN BABABHAI,PRABHATBHAI RAMABHAI	

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8428	FA/119/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	RAMABHAI CHANDABHAI SOLANKI,SHANABHAI CHANDABHAI SOLANKI	
8429	FA/120/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	BHAIJIBHAI SURABHAI SINCE DIED HIS HEIRS,KASHIBEN W/O BHAIJIBHAI SURABHAI SOLANKI (DIED),MAGANBHAI BHAIJIBHAI SURABHAI SOLANKI,RAIBEN D/O BHAIJIBHAI SURABHAISOLANKI,MADHUBEN D/O BHAIJIBHAI SURABHAI SOLANKI,POONAMBHAI BHAIJIBHAI SOLANKI (SON),SUKHABEN WD/O RAMABHAI SINCE DIED HIS HEIRS,PRABHABHAI RAMABHAI CHAUHAN (SON),DHULABHAI RAMABHAI CHAUHAN (SON),FATABHAI RAMABHAI CHAUHAN (SON),DESAIBHAI RAMABHAI CHAUHAN (SON),AMRABHAI RAMABHAI CHAUHAN (SON),PRABHATBHAI RAMABHAI,DHULABHAI RAMABHAI,FATABHAI RAMABHAI,DESAIBHAI RAMABHAI,AMARSING RAMABHAI	
8430	FA/121/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	MANGABHAI CHATURBHAI SINCE DIED HIS HEIRS,JAMANABEN W/O MANGABHAI CHATURBHAI RATHOD (DIED),DAHYABHAI MANAGABHAI RATHOD (SON) SINCE DIED HIS HEIRS,MOHANBHAI MANGABHAI RATHOD,GAJRABEN D/O MANGABHAI RATHOD,NANABHAI MANGABHAI RATHOD,DHULIBEN WD/O DAHYABHAI MANGABHAI RATHOD,PRABHAQTBHAI DAHYABHAI RAHTOD (SON),RAIBEN D/O DAHYABHAI MANGABHAI RATHOD,FATABHAI CHATURBHAI SINCE DIED HIS HEIRS,SUKHIBEN WD/O FATABHAI CHATUR-BHAI RATHOD DEC.,VAJABHAI FATABHAI RATHOD (SON),FULABHAI FATABHAI RATHOD (SON)SINCE DIED HIS HEIRS,RAIJIBHAI FATABHAI RATHOD (SON),JESINGBHAIFATABHAI RATHOD (SON),NANDABEN D/O FATABHAI CHATUR- BHAI RATHOD (DIED),SHANTABEN D/O FATABHAI CHATUR-BHAI RATHOD,MANCHHABEN D/O FATABHAI CHATURBHAI RATHOD,RAMILABEN WD/O FULABHAI FATA BHAI RATHOD,BHURIBEN D/O FULABHAI FATABHAIRATHOD,BHUPATBHAI FULABHAI RATHOD (SON),INDIRABEN D/O FULABHAI FATAB- HAI (SON),RANGITBHAI FULABHAI RATHOD (SON),RADHIBEN D/O FULABHAI FATABHAIRATHOD,REVABHAI WD/O SOMABHAI CHATURBHAI SINCE DIED HIS HEIR,RAISANGBHAI SOMABHAI RATHOD (SON),PRATAPBHAI SOMABHAI RATHOD SINCE DIED HIS HEIRS.,RUKSHMANIBEN WD/O PRATAPBHAI SOMABHAI RAHTOD,RAVJIBHAI PRATAPBHAI RATHOD,LILABEN D/O PRATAPBHAI SOMABH-AI RATHOD,MANUBHAI PRATAPBHAI RATHOD (SON),INDUBEN D/O PRATAPBHAI SOMABHAI RATHOD,KANTABEN D/O PRATAPBHAI SOMABHAI RATHOD,RAISINGBHAI SOMABHAI,PRATAPBHAI SOMABHAI	
8431	FA/122/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	RAISINGBHAI SOMABHAI,	

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8432	FA/123/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	PUNABHAI JABABHAI CHAUHAN SINCE DIED HIS HEIRS,PUNJIBHAI WD/O PUNABHAI JABABHIA CHAUHAN,SOMABHAI PUNABHAI CHAUHAN (SONSINCE DIED HIS HEIRS,RAMABHAI PUNABHAI CHAUHAN SON,LAXMANBHAI PUNABHAI CHAUHAN SON,GANPTBHAI PUNABHAI CHAUHAN SON,GAJRABEN D/O PUNABHAI JABABHAI CHAUHAN,FULIBEN WD/O SOMABHAI PUNABHAI CHAUHAN,RAMESHBHAI SOMABHAI CHAUHAN (SON),MAJULABEN D/O SOMABHAI PUNABHAI CHAUHAN,RAJENDRABHAI SOMABHAI CHAUHAN (SON),GOKALBHAI AMERABHAI CHAUHAN,MOHANBHAI AMERABHAI CHAUHAN,KAPOORBEN AMERABHAI CHAUHAN,BABUBHAI AMERABHAI CHAUHAN,DADAMBEN AMERABHAI CHAUHAN,RAJUBEN AMERABHAI CHAUHAN	
8433	FA/124/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	RAISINGBHAI SURABHAI SOLANKI SINCE DIED HIS HEIRS,BALUBEN WD/O RAISINGBHAI SURABHAI SOLAMKI,JAVANBHAI RAISINGBHAI SOLANKI SON,RATABHAI RAISINGBHAI SOLANKI SON,JASHIBEN D/O RAISINGBHAI SURABHAI SOLANKI,GANPATBHAI RAISINGBHAI SOLANKISON,KARANBHAI RAISINGBHAI SOLANKI SON,CHHATRABHAI KALABHAI SOLANKI	
8434	FA/125/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	BHIKHABHAI SHANABHAI,	
8435	FA/126/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	HIRABEN WD/O DESAIBHAI PRABHATBHAI SINCE HIS HEIRS,AJITBHAI DESAIBHAI SOLANKI SON,AJITBHAI DESAIBHAI	
8436	FA/127/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	SOMABHAI PUNJABHAI PARMAR,	DS AFF.NOT FILED (N)
8437	FA/128/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	RUKHIBEN SAMANTBHAI SOLANKI,RAMSINGBHAI SAMANTBHAI SOLANKI,GANGABEN SAMANTBHAI SOLANKI,MADHUBEN SAMANTBHAI SOLANKI,NANDABEN WD/O JETHABHAI KODERBHAI SINCE HIS HEIRS,AJITBHAI JETHABHAI SOLANKI SON,KALUBHAI JETHABHAI SOLANKI SON,SAJJANBEN JETHABHAI SAMTABHAI SOLANKI,AJITBHAI JETHABHAI SOLANKI,KALUBHAI JETHABHAI SOLANKI,SAJANBEN JETHABHAI SOLANKI,BAIJIBEN WD/O PRABHATBHAI CHATURBHAI,JUWANSINH PRABHATBHAI SOLANKI,JUWANSINH PRABHATBHAI SOLANKI SINCE DIED HIS HEIRS,ARVINDBHAI MAGANBHAI BHOJANI,MANGUBHAI W/O ARVINDBHAI MAGANBHAI BHOJANI,DILIPBHAI ARVINDBHAI BHOJANI SON,MANISHABEN D/O ARVINDBHAI MAGANBHAI BHOJANI,RAVJIBHAI PRABHATBHAI SOLANKI,SOMABHAI PRABHATBHAI SOLANKI,VIRAMBHAI KANTIBHAI SOLANKI,KAMLABEN WD/O KANTIBHAI SOLANKI	
8438	FA/129/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	HEIRS OF SABHAIBHAI JITABHAI,VINODBHAI SABHAIBHAI	
8439	FA/130/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	BHEMABHAI KALABHAI,	
8440	FA/131/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	RAVJIBHAI CHATURBHAI,	
8441	FA/132/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	RAMABHAI CHANDABHAI RATHOD,	

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8442	FA/133/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	DEC.CHANCHALBEN D/O NANABHAI SOLANKI AND W/O DIPABHAI CHAUN,POONAMBHAI DIPABHAI CHAUHAN,SURAJBEN D/O DIPABHAI CHUNTHABHAI CHAUHAN,DEC.MANGALBHAI DIPABHAI CHAUHAN SINCE DIED HIS HEIRS,SHANABHAI DIPABHAI CHAUHAN SON,RAVJIBHAI DIPABHAI CHAUHAN SON,JALAMBHAI DIPABHAI CHAUHAN SON,BALUBEN WD/O MANGALBHAI DIPABHAI CHAUHAN,SURESHBHAI MANGALBHAI CHAUHAN SON	
8443	FA/134/1999	11/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	CHHABABHAI SOMABHAI SOLANKI SINCE DIED HIS HEIRS,SHIVIBEN WD/O CHHABABHAI SOMABHAI SOLANKI DEC.,HIRABHAI D/O CHHABABHAI SOMABHAI SOLANKI,AMRABHAI CHHABABHAI SOLANKI SON,FULABHAI CHHABABHAI SOLANKI SON	
8444	FA/139/1999	30/08/2019	DISTRICT PANCHAYAT,	SHIVANG P JANI	HARIBHAI S PATEL,NATHALAL RAMDAS PATEL	RULE SERVED
8445	FA/225/1999	13/12/2011	RAMANBHAI NARANBHAI HALPATI,SOMIBEN RAMANBHAI HALPATI,JAGRUTIBEN RAMANBHAI HALPATI	MR ZUBIN F BHARDA	YASIN AHMEDSHEKH GETAK,SHANTILAL RANSUKHJI,ORIENTAL INSURANCE CO.LTD.	,MR VC THOMAS
8446	FA/237/1999	27/07/2018	ORINENTAL FIRE & GENERAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	GIRDHARLAL LAVJIBHAI RATHOD TH.HIS HEIRS AND L.RS.,SANTOKBEN GIRDHARLAL RATHOD,JAYRAM BHAI GIRDHARBHAI RATHOD,KANTIBHAI GIRDHARBHAI RATHOD,JAGDISHBHAI GIRDHARBHAI RATHOD,LILABEN JIVRAJBHAIM SARVAIYA,MUKESHBHAI GIRDHARBHAI RATHOD,SARTHAK CONSTRUCTION CO.	MR YASHWANT S BAROT,MR.S D MOTWANI
8447	FA/238/1999	17/08/2011	DINESH HARJI NATHA RAGHWANI,	MR AR THACKER	KANBAI NATHA RAGHWANI,LAKHMAN NATHA RAGHWANI,NARAN NATHA LALJI RAGHWANI,PREMJI NATHA LALJI RAGHWANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
8448	FA/248/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	NARANBHAI HIRABHAI PATEL (DECD.THRO.HEIRS & L.R.'S),VADILAL NARANBHAI PATEL,CHIMANALAL HIRABHAI PATEL (DECD.THRO.HEIRS & LRL'S),HIMMATBHAI C. PATEL,NAGARBHAI SOMABHAI PATEL (DECD.THRO.HEIRS & L.R.'S),RAMJIBHAI NAGARBHAI PATEL,BECHARBHAI NAGARBHAI PATEL,KANJIBHAI NAGARBHAI PATEL,RANCHODBHAI NAGARBHAI PATEL,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,NOTICE SERVED,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8449	FA/249/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	NAGARBHAI SOMABHAI PATEL (DECD.THRO.HEIRS & LR'S),RAMJIBHAI NAGARBHAI PATEL,BECHARBHAI NAGARBHAI PATEL,KANJIBHAI NAGARBHAI PATEL,RANCHODBHAI NAGARBHAI PATEL,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8450	FA/250/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	MAGANBHAI MANGABHAI THAKORE (DECD.THRO.HEIRS & LR'S),SHANKARLAL MAGANBHAI THAKORE,BUDHABHAI MAGANBHAI THAKORE,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PAPLIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8451	FA/251/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	ISHVARBHAI SHANKERBHAI PATEL (DECD.THRO.HEIRS & LR'S),NAVINBHAI ISHVARBHAI PATEL,KANUBHAI ISHVARBHAI PATEL,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8452	FA/252/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	GUNVANTBHAI GORDHANBHAI PATEL,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN

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8453	FA/253/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	BECHARBHAI KARSANBHAI PATEL (DECD.THRO.HEIRS & LR'S),SHANTIBHAI BECHARBHAI PATEL,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8454	FA/254/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	BHAIJIBHAI SHANKARBHAI,SOMABHAI SHANKARBHAI,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8455	FA/255/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	MUKESHBHAI PRABHUBHAI PATEL,ADDL.SPL.LAQ OFICER,DHOKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8456	FA/256/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	RANCHHODBHAI D PATEL [DECD.] THROUGH HIS HEIRS :-,GAURIBEN RANCHHODBHAI PATEL,ALPESH RANCHHODBHAI PATEL,PRASHANTKUMAR RANCHHODBHAI PATEL,SHATABEN WD/O DAHYABHAI HARIBHAI (DELETED),SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,DELETED,RULE SERVED
8457	FA/257/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	CHANDRAKANTBHAI PARSOTAMBHAI PATEL,SECOND ADDL.SPL.LAQ OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8458	FA/258/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	RANCHHODBHAI MOTIBHAI PATEL (DECD.THRO.HEIRS & LR'S),SHAILESHBHAI RANCHHODBHAI PATEL,SHARDABEN RANCHHODBHAI PATEL,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8459	FA/259/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	SHANKARBHAI NAGARBHAI PATEL,NARANBHAI NAGARBHAI PATEL,HARKHABEN NAGARBHAI PATEL,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8460	FA/260/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	KALIDAS NAGARDAS,IIND ADDITIONAL ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8461	FA/261/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	BHAILALBHAI RAMJIBHAI PATEL,MANIBEN RAMJIBHAI PATEL,SHAKUBEN RAMJIBHAI PATEL,HARKHABEN RAMJIBHAI PATEL,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8462	FA/262/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	ISMAILBHAI LADMAHMAD,SIDIQMAHMAD LADMAHMAD,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8463	FA/263/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	ISMAILBHAI LADMAHMAD,ABDLVAHAB LADMAHMAD,FIDA AHMED LADMAHMAD,MEMUNABEN LADMAHMAD,SAHEDABANU LADMAHMAD,YASMINABANU LADMAHMAD,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8464	FA/264/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	ISHVARBHAI KHUSHALDAS KACHHIYAPATEL DECD.THRO'HEIRS & LR'S):,GHANSHAMBHAI ISHVARLAL,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8465	FA/265/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	BHAGWANBHAI HARIBHAI PATEL DECD.THRO'HEIRS & LR'S):,VILASBEN BHAGWANBHAI,JAYESHBHAI BHAGWANBHAI,LAXMANBHAI HARIBHAI PATEL,RADHABEN WD/O HARIBHAI HARJIBHAI,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8466	FA/266/1999	11/11/2009	GUJARAT WATER SUPPLY & SWERAGE BOARD,	MR MEHUL H RATHOD	BHAGWANBHAI CHATURBHAI,IIND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DHOLKA NAGAR PALIKA	,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
8467	FA/324/1999	08/08/2008	UNION OF INDIA,	MS SHILPA R SHAH,(MR. JC SHETH)	BABUBHAI RAMJIBHAI PARMAR,	MR ASHFAQAHMEDA SHAIKH
8468	FA/327/1999	27/02/2017	UNION OF INDIA,	MR RAVI KARNAVAT	GOTABHAI SHANABHAI SOLANKI,	MR DN PANDYA
8469	FA/328/1999	26/06/2013	UNION OF INDIA,	MR RAVI KARNAVAT	JAGDISH @ MANOJ SURESHCHANDRA SHARMA,	MR DN PANDYA
8470	FA/329/1999	16/07/2010	UNION OF INDIA,	MR UM SHASTRI,(MR. JC SHETH),MR KALPESH N SHASTRI	PANUBHAI DALPATBHAI PRAJAPATI,RAMILABEN PANUBHAI PRAJAPATI,MINOR REKHABEN P PRAJAPATI, THRO'PANUBHAI D PRAJAPATI,MINOR GOKULKUMAR P PRAJAPATI THRO'PANUBHAI D PRAJAPATI	MR DN PANDYA
8471	FA/335/1999	08/05/2012	JYOTIKABEN WD/O GANESHPRASAD SANTOSHIPRASAD YADAV,PUJA GANESHPRASAD YADAV (NOW MAJOR),ARTI GANESHPRASAD YADAV	MR BHARAT JANI	SUKHSINH DEVISINH VAGHELA [DELETED],LALJIBHAI DHANJIBHAI,ORIENTAL INSURANCE CO.LTD	NOTICE SERVED BY DS,DELETED,MR KK NAIR
8472	FA/376/1999	03/09/2009	SANJAYKUMAR AMARKUMAR BRAHMBHATT,	MR SANDIP C SHAH,MR KL DAVE	RAJUBHAI KOROMAL,LAL RAMCHAND,NATIONAL INSURANCE CO.LTD.	,DELETED,MS LILU K BHAYA
8473	FA/394/1999	02/12/2008	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AHER HIRABHAI DHANABHAI PAMPANIA,KARADIA SURSING NARAN,VIRENDRA BHAGWANJI KACHHOT,IBRAHIMKHA ALIKHA PATHAN,JAHID MURAD BLOCH	NOTICE SERVED,(MR AJ SHASTRI)
8474	FA/399/1999	06/03/2012	KARAMSHIBHAI DHANJIBHAI PRAJAPATI,	MR KARTIKEY P RAWAL	NATHUBHAI HASUBHAI SHAIKH,MOHMEDYUSUF JAMALBHAI LALA,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
8475	FA/400/1999	06/03/2012	JAYABEN KARAMSHIBHAI PRAJAPATI,KARAMSHIBHAI DHANJIBHAI PRAJAPATI	MR KARTIKEY P RAWAL	NATHUBHAI HASUBHAI SHAIKH,MOHMEDYUSUF JAMALBHAI LALA,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MS MEGHA JANI
8476	FA/453/1999	26/02/2013	CHANDULAL SHIVLAL INVESTMENT PVT.LTD,	MR VIBHUTI NANAVATI	MUNICIPAL CORP.OF AHMEDABAD,	NOTICE SERVED
8477	FA/454/1999	22/08/2008	RAMZUSHA LALSHA BANVA (FAKIR) SINCE DECEASED THRO'HIS HEIRS,JETUNBIBI WD/O RAMZUSHA LALSHA,YASMINBANU RAMZUSHA FAKIR,MERAJBANU RAMZUSHA FAKIR,HAMIDSHA RAMZUSHA FAKIR,SAJIDSHA RAMZUSHA FAKIR,SAJEDABIBI RAMZUSHA FAKIR,KALUSHA MAHMADSHA BANVA (FAKIR	MR MEHUL S SHAH,(MR SURESHM SHAH)	AIYUBSHA AHEMADSHA BANVA,	MR MA BUKHARI
8478	FA/513/1999	30/07/2008	UNION OF INDIA,	MS REETA CHANDARANA	NANDABEN DILIPBHAI SONHAR (BAGUL),MANUBEN KASHINATH SONHAR	,MR DN PANDYA
8479	FA/515/1999	23/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	NITABEN WD/O BHIKHUBHAI NAVINCHANDRA SHAH,SHASHIKALABEN NAVINCHANDRA SHAH,NAVINCHANDRA DAHYABHAI SHAH DECD.THROUGH THE LRS,DIPIKABEN B.SHAH,PURNIMABEN BHUPATBHAI MEHTA,RAJUBEN PARASBHAI SHROFF,PALAVIBEN NAVINCHANDRA SHAH THROUGH HIS MOTHER SHASHIKALA,MANUBHAI BHAILALBHAI PATEL	,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED
8480	FA/534/1999	28/02/2014	EMPLOYEES STATE INSURANCE CORP,	MR HEMANT S SHAH	BHADIAD POTTERIES,	NOTICE SERVED

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8481	FA/536/1999	21/11/2014	AHMEDABAD PEOPLE'S CO.OP.BANK LTD,	MR AK CLERK	VOLGA TRADING CO.,KAPILABEN BHAGVATPRASAD BHATT,OFFICIAL RECEIVER	NOTICE SERVED,RULE UNSERVED,(MR PV HATHI)
8482	FA/539/1999	22/06/2018	BARJOR D MANAGER,	MR KB PANERI	RUSTEES OF JEHANGIR VAKIL,BAI JAIJI VAKIL & PARSI EDU.SOC.,KERSI F DALAL,RODBEN TUS VAKIL,KERSI E LALAKAKA,RASIKLAL VADILAL PARIKH,KERSI J SETHNA,SOLI J UNWALA	,NOTICE UNSERVED,RULE SERVED,MR KF DALAL,MR JAL S. UNWALLA
8483	FA/542/1999	20/11/2009	UNION OF INDIA,	(MR. JC SHETH),MR KALPESH N SHASTRI	RATANBEN MANILAL MAKWANA,RAVJIBHAI MANILAL MAKWANA	MR PJ MEHTA
8484	FA/544/1999	13/12/2010	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)	BABULAL CHIMANLAL THAKKAR,	DS AFF.NOT FILED (N)
8485	FA/551/1999	22/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JAYABEN MANSUKHLAL DECD.THRO' HEIRS MANSUKHBHAI A VAGHASIYA,MANSUKHBHAI ARJANBHAI VAGHASIYA,SUMITABEN MANSUKHBHAI,ALPESHKUMAR MANSUKHBHAI,DAKSHABEN MANSUKHBHAI,ATULKUMAR MANSUKHBHAI,ASHRAFBHAI UMARBHAI	,NOTICE SERVED,MR DIVYESH SEJPAL
8486	FA/621/1999	29/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	FATMABEN ISMAILBHAI MIYANA,SAKINABEN ISMAILBHAI MIYANA,HANIFABEN UMERBHAI MIYANA,IBRAHIMBHAI MUSABHAI SUMRA,KAMLABEN W/O SHIVABHAI BHANUSHALI	NOTICE SERVED,DELETED,(MR BP MUNSHI),(MS NIRALI B MUNSHI)
8487	FA/622/1999	29/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	JIVUBEN DALABHAI VAGHELA,NAJABHAI PITHABHAI VAGHELA,IBRAHIMBHAI MUSABHAI SUMRA,KAMLABEN W/O SHIVABHAI BHANUSHALI	NOTICE SERVED,DELETED,MR SATYEN B RAWAL
8488	FA/623/1999	29/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	PRABHABEN JAYANTILAL SATWARA,IBRAHIMBHAI MUSABHAI SUMRA,KAMLABEN W/O SHIVABHAI BHANUSHALI	NOTICE SERVED,DELETED,(MR SANDEEP N BHATT)
8489	FA/625/1999	10/06/2013	ISHWARBHAI LALJIBHAI MALHOTRA,	(MR MB GANDHI)	SAIYED GULAMALI KAZAMALI,	MR HASHIM QURESHI
8490	FA/628/1999	17/04/2017	MOHANBHAI KARSANBHAI,	MR DB TRIVEDI	DAMJI BACHUBHAI VAKHARIA,	
8491	FA/694/1999	04/07/2011	MAHANT RAMKRISHNADASJI RAMNARAYANDASJI,SWAMI NARASIMHA,LUHAR NANDLAL CHHAGANLAL,RAMESHBHAI NARANBHAI PARMAR,DESAI BHAGUBHAI SAVABHAI	MR BS PATEL,MRS RANJAN B PATEL	ZALA LAKHABHAI SHANABHAI,SHUKLA CHANDRAVADAN MANILAL,BALVANTBHAI UDESING PARMAR,TRIBHOVANDAS NARANDAS BRAHMBHATT,NARANBHAI JIVABHAI PARMAR,BABUBHAI DOLABHAI',JAYSINHJI G PARMAR,JIVANLAL I BRAHMBHATT,VITHALBHAI MAGANBHAI PATEL,HANSRAJ M PATEL,PURSHOTTAMBHAI DHULABHAI PATEL,BALDEVPRASAD CHOTALAL SHAH,BABUBHAI CHATURBHAI PATEL,KANAIYALAL HARILAL SHAH,VIJAYKUMAR BALDEVBHAI SHAH,KIRANKUMAR RATILAL SUKHADIYA,PRAFULBHAI PARSHOTTAMDAS BAROT,PRABHUDAS SOMABHAI PATEL,LALITCHANDRA CHIMANLAL SHAH,ARVINDBHAI CHUNILAL DAVE DELETED AS PER COURT ORDER,JAGDISHCHANDRA RAMPRASAD DAVE DELETED AS PER COURT ORDER,JOINT CHARITY COMMISSIONER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DELETED, (MR GIRISH D BHATT)
8492	FA/695/1999	02/12/2011	GHEMARJI VERSI THAKORE,	(MR JD AJMERA)	GADHVI LABUNDAN HARSINGH,KIRTISINH NAVALSINH JADEJA,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED

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8493	FA/696/1999	12/09/2008	GEB,EXECUTIVE ENGINEER,DY ENGINEER,GEB	(MR GIRISH D BHATT)	BABULAL NANJI PATEL,	MR SK PATEL
8494	FA/698/1999	04/08/2008	VINOD NARAYANPRASAD TRIVEDI,NARAYANPRASAD C TRIVEDI	MR RAMNANDAN SINGH	INDIAN BANK,	
8495	FA/762/1999	08/05/2012	LILABEN W/O OMKAR HARIBHAI KHAIRNAR,KRISHNA OMKAR KHAIRNAR,SANJAY OMKAR KHAIRNAR,ALKA OMKAR KHAIRNAR	MR MTM HAKIM	PREMSINGH SIROCHAND JATAV DEL.CT.ORD.DT.13/2/2012,MALA PUBLICITY SERVICE,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR MEHUL SHARAD SHAH
8496	FA/780/1999	28/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GITABEN KRISHNAKANT PANDYA,JIGNESHKUMAR KRISHNAKANT PANDYA,PRITESHKUMAR KRISHNAKANT PANDYA,ALPABEN KRISHNAKANT PANDYA,RAMANLAL GIRIJASHANKAR PANDYA,GANPATBHAI MAGANBHAI BARIA,LAXMANBHAI MAGANBHAI BARIA	,SERVED BY AFFIX(N),MR PJ KANABAR,(MR KAMLESH B MEHTA),MR DILIPSINH PARMAR
8497	FA/784/1999	14/08/2013	CHAIRMAN/MANAGING DIRECTOR,SUPERINTENDING ENGINEER	(MR MD RANA)	SHAKINABIBI SIDHIK BHATTI,RUKIYABIBI SIDHIK BHATTI,MINORTHRO'SHAKINABIBI,SABNAM SIDHIK BHATTI,MINOR THRO'SHAKINABIBI,BILKISHBANU SIDHIK BHATTI, MINOR SHAKINABIBI,HASAM KASAM BHATTI,BABU SIDHIK BHATTI	,NOTICE SERVED,MR MEHUL S SHAH
8498	FA/788/1999	12/04/2010	GSRTC,	MRS VASAVDATTA BHATT	PRASHANT MURLIDHAR @ MANOJKUMAR SUKHADIA,	
8499	FA/795/1999	21/12/2011	DINESHBHAI SHANKERLAL PATEL,	MR MC BHATT,MS HIMALI M DAVE	FELIX ALBERT LOBO,NATIONAL INSURANCE CO LTD	MS MEGHA JANI,MR DAKSHESH MEHTA
8500	FA/796/1999	21/12/2011	PATEL DIVABEN MADHABHAI,PATEL YASHWANTBHAI MADHABHAI,DIVABEN MADHABHAI	MR MC BHATT,MS HIMALI M DAVE	FELIX ALBERT LOBO,NATIONAL INSURANCE CO LTD	MS MEGHA JANI,MR DAKSHESH MEHTA
8501	FA/797/1999	11/09/2008	CHANDRESHBHAI NARENDRA TRIVEDI,	MR HRIDAY BUCH	MANAGER,AHMEDABAD TRANSPORT CORP.,AHMEDABAD MUNICIPAL CORP.,SAHABDABI SAERBADAM PATHAN	NOTICE SERVED BY DS,MR HS MUNSHAW,MR MAULIN R RAVAL
8502	FA/807/1999	30/09/2008	KALUJI KHEMAJI LAKHARA,	MR VM DHOTRE,MS SUNITA S MENON	VINOD KUMAR & BROS.,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	MR KV GADHIA,MR KK TRIVEDI
8503	FA/834/1999	01/03/2011	VEENABEN WD/O NARESHKUMAR SANMUKHLAL SURTI & 5 ORS,MINOR BHAVIKA NARESHKUMAR SURTI,MINOR PRATIMA NARESHKUMAR SURTI,MINOR MAYANK NARESHKUMAR SURTI,SANMUKHLAL MANEKLAL SURTI,NAGLIBEN MANEKLAL SURTI	UNSERVED EXPIRED (R),MR NK MAJMUDAR	UNITED INDIA INSURANCE CO LTD,KANTILAL GOKALBHAI PATEL,HAFIZ AHMED ABDUL KADAR MUNSHI	
8504	FA/909/1999	12/09/2013	PRAVINCHANDRA DAMJIBHAI LATHIA,	MR PREMAL S RACHH	CHUNILAL BHUVAJI GHANCHI (DELETED),PRAKASH K SOLANKI,UNITED INDIA INSURANCE CO LTD	DELETED,RULE UNSERVED,MR VIBHUTI NANAVATI
8505	FA/910/1999	23/12/2011	YAKUB ABDULLAH RASHIDBHAI,	MR MA KHARADI	FARUQ YUSUF SUNTHIYA,MOHEMMED YUSUF IBRAHIM SUNDHIYA,NATIONAL INSURANCE CO LTD	DELETED,RULE SERVED,MR SUNIL B PARIKH
8506	FA/912/1999	07/02/2012	MEGHUBHAI HIRA RABARI,KALA HIRA RABARI,BHIMA HIRA RABARI,DEVIBAI HIRA RABARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	PREMJI MANJI PATEL,BHAGIRATHBHAI MANJUBHAI PATEL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),MR VIBHUTI NANAVATI,MR SK PATEL

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8507	FA/916/1999	27/06/2012	RAVABEN WD/O BABARBHAI PARMAR,VIKRAMSINH BABARSINH PARMAR,VILASBEN BABARSINH PARMAR,VANRAJSINH BABARSINH PARMAR,DANIBEN WD/O KHODABHAI	MR MTM HAKIM	MULUBHAI MASRIBHAI MAR,BHAGVATI TRANSPORT CO.,ORIENTAL INSURANCE CO LTD,FIROZKHAN GULAMAHMAD PATHAN,CHAIRMAN SHREE,GSRTC	NOTICE SERVED,(MR KS JHAVERI),MS ROOPAL R PATEL,(MR MAULIK J SHELAT)
8508	FA/918/1999	23/12/2011	KAMLABEN WD/O RAMSHANKER NATHALAL MISTRY,MAHESH KUMAR RAMSHANKER MISTRY,MINOR SANGITABEN RAMSHANKER MISTRY,DECD.THRO'HER HEIRS,PARESHKUMAR RAMANLAL MISTRY,MINOR CHETALIBEN PARESHKUMAR,MINOR NIRMALKUMAR PARESHKUMAR	NOTICE SERVED,MR MTM HAKIM,LAW VERDICT	BHIKHABHAI JIVRAJBHAI CHAUHAN,HARJIVANBHAI PREMJIBHAI SARVAIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA
8509	FA/930/1999	20/07/2018	SATHAK CONSTRUCTION CO.,	MR YASHWANT S BAROT	GIRDHARBHAI LAVJIBHAI RATHOD SINCE DECD HIS HEIRS & L.RS.,SANTOKBEN GIRDHARBHAI RATHOD,JAYRAMBHAI GIRDHARBHAI RATHOD,KANTIBHAI GIRDHARBHAI RATHOD,JADGISHBHAI GIRDHARBHAI RATHOD,LILABEN JIVRAJBHAI SARVAIYA,MUKESHBHAI GIRDHARBHAI RATHOD,ORIENTAL FIRE & GENERAL INSURANCE CO LTD	MR AJAY R MEHTA,MR.S D MOTWANI
8510	FA/931/1999	14/05/2008	MAHOHARSINHJI R JADEJA,ORIENTAL INSURANCE CO LTD (TRANSPOSED AS RESPONDENT NO.6	MR RAJNI H MEHTA	BHAVNABEN ASHOKBHAI RAYA,MINOR KOMAL ASHOKBHAI RAYA,MINOR SALONI ASHOKBHAI RAYA,BHARTIBEN RAJENDRABHAI RAYA,KHODABHAI DEVUBHAI BORICHA,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,RULE SERVED BY DS,(MR MD PANDYA)
8511	FA/933/1999	12/07/2019	ALKEM LABORATORIES PVT.LTD,	(MR NS SHETH)	AMAR CHEMICALS,	MR GM JOSHI
8512	FA/934/1999	04/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	DINESHBHAI MANGABHAI PATEL,KISHORSINH PRATAPSINH,VELABHAI SANABHAI KUVADIYA,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MS LILU K BHAYA
8513	FA/936/1999	01/10/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	DAYALJIBHAI NARSIBHAI JIVRAJANI,HASMUKHBHAI DAYALJIBHAI JIVRAJANI,JAGRUTIBEN DAYALJIBHAI JIVRAJANI,BHUPATSINH DHIRUBHA ZALA	RULE SERVED
8514	FA/949/1999	12/02/2018	PROJECT MANAGER,ONGC LTD,	MR RAJNI H MEHTA	STATE OF GUJARAT,SHANTABEN WD/O ISHWARDAS SHANKARDAS PATEL,PRAHLADBHAI ISHWARDAS PATEL,HIRABEN D/O ISHWARDAS SHANKARDAS PATEL,MADHUBEN D/O ISHWARDAS SHANKARDAS PATEL,HANSABEN D/O ISHWARDAS PATEL SINCE DECEASED THRO'HER HEIRS&,PATEL MANILAL ISHWARDAS,PATEL PRAHLADBHAI,HASUMATIBEN D/O ISHWARDAS SHANKARDAS PATEL,AMBARAM JOITARAM PATEL,JAYANTILAL JOITARAM PATEL,VITHALBHAI JOITARAM PATEL,PARSOTTAMBHAI JOITARAM PATEL,KESHAVLAL JOITARAM PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),(MR VC DESAI)
8515	FA/950/1999	12/02/2018	PROJECT MANAGER,ONGC LTD,	MR RAJNI H MEHTA	STATE OF GUJARAT,RAMABHAI DEVCHANDBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,PATEL KHODIDAS RAMBHAI,PATEL PRAVINBHAI RAMBHAI	,GOVERNMENT PLEADER,MR PRAKASH K JANI
8516	FA/989/1999	27/02/2012	ORIENTAL INSURANCE CO.LTD,	MR HARIT J BHATT,(MR MAULIK J SHELAT)	GULAM RASUL MOHMMAD KAZARIA (DECD.THRO.HEIRS),MAHAMADBHAI JAGABHAI KAZARIA,SHAKINABEN MOHMADBHAI KAZARIA,UMEDALI MOHAMADBHAI KAZARIA MINOR THRO'SHAKINABEN KAZARIA,SULTENBHAI MOHAMADBHAI KAZARIA[MINOR],THRO'SHAKINABEN,RAMBHAI MEPABHAI AYER	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,(MR SANDEEP N BHATT)
8517	FA/990/1999	10/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHARDULBHAI BHURABHAI GOHEL,MANUBHAI RAVATBHAI KATHI	DELETED,RULE SERVED
8518	FA/993/1999	10/01/2012	JAYADIP SUNIBHAI [MINOR],VANDANA SUNILBHAI [MINOR],VANITA SUNILBHAI	MR RC KAKKAD	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8519	FA/1053/1999	13/05/2008	AMIT NATVARLAL SANGHARSKA DECDTHRO'HEIRS NATVARLAL P,NATVARLAL PANACHAND SANGHRASKASINCE DEC'D THRO'HIS LEGAL HRS,SUSHILABEN BALUBHAI W/O NATVARLAL PANACHAND,SHRI DOLAR NATVARLAL SANGHRAJKA,SHRI CHANDRESH NATVARLAL SANGHRAJKA,SHRI NILESH NATVARLAL SANGHRAJKA,SMT.KIRAN BHARATBHAI KOTHARI @ KIRAN N. SANGHARAJKA,SMT.PRAGNA JAYESH KAMDAR @ PRAGNA N. SANGHRAJKA	MR CC KAMDAR	AMIN TRANSPORT,ORIENTAL INSURANCE CO.LTD.,GORDHANBHAI C KATHROTIA,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS AVANI S MEHTA
8520	FA/1056/1999	20/04/2012	SIAO KUOCHEN SHUN SHENG,SIAO FU-EIN,SIAO FOONG HWA-K,SIAO CHIN-HWA-K,SIAO CHHIN SAN-K,SIAO YAO-SAN-K	SINGHI & BUCH ASSO.	SANJAY VIJAYKUMAR DUGGAL,BAZIL ALEX MASCARENHS,NATIONAL INSURANCE CO LTD,MANILAL MOORARBHAI RAVAT,NATIONAL INSURANCE CO LTD,BANK OF INDIA	NOTICE SERVED,SERVED BY AFFIX(N),DS AFF.NOT FILED (R)
8521	FA/1058/1999	12/07/2019	ASHOK IRON & STEEL FABCRICATOR,	ADVOCATE NOTICE SERVED	KOTHARI PRODUCTS,N.ISARDAS NAUMAL,G.JANIMAL & CO.	NOTICE SERVED,MR PARESH M DAVE
8522	FA/1077/1999	29/06/2015	MANHARLAL KOYALAL BHAVSAR,	MR VASANTS SHAH,MR KAMLESH S KOTAI	S K CHANDALSAB,NEW INDIA ASSURANCE CO. LTD.	RULE UNSERVED,MR SANDIP C SHAH
8523	FA/1079/1999	11/07/2013	KINNARIBALA SHAILESHKUMAR PATEL,	MR SV RAJU	SHAILESH SOMABHAI PATEL,	SERVED BY AFFIX. (R),RULE UNSERVED
8524	FA/1081/1999	12/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	ZAHIRABEN MUSTAK HUSEN,JUNED MUSTAK HUSEN,FAHAD MUSTAK HUSEN,JAVED MUSTAK HUSEN,RASHIDKHAN MOHMEDKHAN PATHAN	NOTICE SERVED,MR VIMAL M PATEL
8525	FA/1086/1999	05/07/2016	BHARATKUMAR GANGARAM CHAUHAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHARTIBEN KANJI,	NOTICE UNSERVED
8526	FA/1087/1999	22/07/2008	DIGVIJAY CEMENT CO.LTD,	NANAVATI ASSOCIATES	DIGVIJAYGRAM GRAM PANCHAYAT,	MS KHYATI P HATHI,(MR PV HATHI)
8527	FA/1103/1999	21/03/2017	UNION OF INDIA,	MR KM PARIKH	CONTINENTED TRANSPORT AGENCY,	MR MAHESH B SHAH
8528	FA/1108/1999	01/07/2011	MODI NATVARLAL CHIMANLAL,	MR NILESH A PANDYA	CHIMALNLAL MANILAL OZA. THR'HEIRS,DHANLAXMIBEN CHHOTALAL OZA,USHAKANT CHHOTALAL OZA	,MR ASHISH H SHAH
8529	FA/1110/1999	10/07/2012	FOOD CORPORAION OF INDIA,ZONAL MANAGER (WEST),MANAGING DIRECTOR	MR SHAKEEL A QURESHI	HARISH ROAD WAYS,	RULE NOT RECD BACK
8530	FA/1111/1999	10/07/2012	FOOD CORPORATION OF INDIA,ZONAL MANAGER (WEST),MANAGING DIRECTOR	MR SHAKEEL A QURESHI	LAXMI TRANSPORT COMPANY,	RULE NOT RECD BACK
8531	FA/1112/1999	16/06/2011	PURIBEN CHELABHAI DECD.THRO' HEIRS SUNILKUMAR P PATEL & 3,SUNILKUMAR PARSHOTTAMDAS PATEL,RAKESHKUMAR PARSHOTTAMDAS PATEL,NALINKUMAR BABULAL PATEL,HITESHKUMAR BABULAL PATEL	MR AMIT C NANAVATI	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER NO.1	NOTICE SERVED
8532	FA/1114/1999	16/04/2008	NATVARBHAI MOTIBHAI MISTRY,	MR CHIRAG R KOTHARI	SUDHABEN SOMABHAI TALPADE,UNITED INDIA INSURANCE CO LTD (DELETED)	,MR BC DAVE
8533	FA/1142/1999	18/08/2011	DAKSHABEN SHIVPRASAD RINGWALA,	(MR RAMESH K SHAH)	SONI KAILASHBEN SHIVPRASAD RINGWALA,SONI NIKUNJ SHIVPRASAD RINGWALA,SONI MAYUR SHIVPRASAD RINGWALA,SONI RAHUL SHIVPRASAD RINGWALA,SONI NAIMISH SHIVPRASAD RINGWALA,SONI NIRUPA SHIVPRASAD RINGWALA,SONI ILA SHIVPRASAD RINGWALA	
8534	FA/1143/1999	25/11/2008	RAJENDRASINH GAJRAJSINH CHAUHAN,	MR HEMANT S SHAH	JAYBHAGAR SAREE CENTRE,NATIONAL INSURANCE COMPANY LIMITED	MR DAKSHESH MEHTA
8535	FA/1147/1999	05/02/2008	YUSUF JAMALBHAI DECD.THRO'HEIRAEMBABEN YUSUFBHAI,AEMBABEN YUSUFBHAI,REMUMA @ RAHEMATBEN JAMALBHAI,KHATIJABEN JAMALBHAI,KARIMBHAI JAMALBHAI	MR NAVIN K PAHWA	KADARBHAI JAMALBHAI,ADBRAMAN JAMALBHAI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS AVANI S MEHTA

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8536	FA/1149/1999	22/01/2008	GSRTC,	MR HARDIK C RAWAL	LINKAN F CHRISTIAN,HEMLATABEN LINKANBHAI CHRISTIAN,NILIMABEN SUDHIRBHAI CHRISTIAN,JAL SUDHIRBHAI CHRISTIAN	RULE SERVED,MR AS ASTHAVADI
8537	FA/1150/1999	22/01/2008	GSRTC,	MR HARDIK C RAWAL	NILIMA WD/O SUDHIR LINKAN CHRISTIAN,FEMALE BABY OF FOUR MONTHS,LINKAN F CHRISTIAN,HEMLATABEN LINKANBHAI CHRISTIAN	RULE SERVED,MR AS ASTHAVADI
8538	FA/1153/1999	23/08/2011	GOVERNMENT OF GUJARAT,	GOVERNMENT PLEADER	MER KALA VEJA,DR.K.N.SHAH	MR YOGESH S LAKHANI,MR SHITAL R PATEL
8539	FA/1297/1999	16/04/2008	VIMLABEN BACHUBHAI PATEL WD/O BACHUBHAI SOMABHAI PATEL,JAYESH BACHUBHAI PATEL,KIRAN BACHUBHAI PATEL,JIBABEN SOMABHAI PATEL	(MR PRABHAV A MEHTA)	VRAJLAL B KACHHADIA,ORIENTAL INSURANCE CO LTD,STATE TRANSPORT CORPORATION.,MANJU FULAJI VIHOL	NOTICE SERVED,MR RAJNI H MEHTA,MS ROOPAL R PATEL
8540	FA/1300/1999	13/04/2011	GAUTAM SARABHAI,	MR DIPAK R DAVE	NAVINBHAI R THAKKER,AHMEDABAD STOCK EXCHANGE	,RULE SERVED
8541	FA/1311/1999	26/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DR.DHIRUBHAI BANSIDAS VAISHNAV,BHARATKUMAR MANGALDAS,CHANDRAKANT HARGOVINDBHAI	NOTICE SERVED,RULE SERVED,MR KETAN A DAVE,MR VIMAL M PATEL
8542	FA/1339/1999	06/08/2008	HEIRS OF DECD.REVABHAI SHIVABHAI PATEL,	MR JV JAPEE	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
8543	FA/1340/1999	09/05/2008	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LEELABEN WD/O NATHAJI LIMBAJI KOTAK,MINOR MANJULABEN KOTAK,D/O NATHAJI LIMBAJI KOTAK,VAJIBEN,W/O LIMBAJI HAKRAJI KOTAK,ROHITKUMAR BHAICHANDBHAI DOSHI	NOTICE SERVED,SERVED BY RPAD (N),MS KJ BRAHMBHATT,MR JV JAPEE
8544	FA/1391/1999	10/07/2009	KANCHANBEN D/O JINABHAI NARSINHBHAI KOLI PATEL,MANJUBEN W/O JINABHAI NARSINHBHAI KOLI PATEL,SHAMUBEN W/O NARSINHBHAI MEGHABHAI PATEL,LABHUBHAI S/O JINABHAI NARSINHBHAI PATEL,GHANSHYAMBHAI S/O JINABHAI NARSINHBHAI KOLI PATEL,GANGARAM S/O NINABHAI NARSINHBHAI KOLI PATEL	MR PREMAL R JOSHI	NARSINHBHAI NARANBHAI PATEL,ORIENTAL INSURANCE CO LTD,BACHUBHAI SHIVASANG ZALA,NAGARBHAI NARSINHBHAI PATEL,NEW INDIA INSURANCE CO LTD,KOLI PATEL NARSINHBHAI MEGHABHAI PATEL	,MR NAGESH C SOOD
8545	FA/1392/1999	10/07/2009	SHANTABEN W/O BHIKHABHAI CHHAGANBHAI KOLI PATEL,CHINCHU D/O BHIKHABHAI CHHAGANBHAI KOLI PATEL,HEMU BHIKHABHAI KOLI,MANJU D/O BHIKHABHAI KOLI PATEL	MR PREMAL R JOSHI	NARSINHBHAI NARANBHAI PATEL,ORIENTAL INSURANCE CO LTD,BACHUBHAI SHIVASANG ZALA,NAGARBHAI NARSINHBHAI PATEL,NEW INDIA INSURANCE CO LTD,KOLI PATEL NARSINHBHAI MEGHABHAI PATEL	,(MR UMESH A TRIVEDI),MR NAGESH C SOOD
8546	FA/1393/1999	24/01/2012	VISHNUBHAI GANPATBHAI KOSHTI,	MS SM AHUJA	JANAKKUMAR DHIRAJILAL JOSHI,MUKUND CHIMANLAL PATEL,BHARTIBEN WD/O MUKUNDBHAI C. PATEL,KEJALBEN D/O MUKUNDBHAI C.PATEL,SUJAL S/O MUKUNDBHAI C.PATEL,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,RULE SERVED BY DS,(MR PV NANAVATI),MR VIBHUTI NANAVATI
8547	FA/1400/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	SANTOSH CHHAGANBHAI BARAIYA THRO'HEIRS CHHAGANBHAI BARAIYA,CHHAGANBHAI BHIKHABHAI BARAIYA,VIJYABEN CHHAGANBHAI BARAIYA,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	,RULE NOT RECD BACK,RULE SERVED,MR MRUGEN K PUROHIT
8548	FA/1401/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	CHUNILAL KHIMJIBHAI MAKWANA,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	
8549	FA/1402/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	DAYABEN CHUNILAL MAKWANA,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	

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8550	FA/1403/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	NITABEN AMRUTLAL MAKWANA,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	
8551	FA/1404/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	PUSHPABEN KISHORECHANDRA JOSHI,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	
8552	FA/1405/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	SABIRBHAI THAIYB ALI BARAFWALA,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	,MR SATYEN B RAWAL
8553	FA/1407/1999	03/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	SAVITRIBEN WD/O RAMESHBHAI KABHAIBHAI PATEL,MAULESHKUMAR RAMEHSBHAI PATEL,AKSHITKUMAR RAMESHBHAI PATEL,GAURAVBHAI RAMESHBHAI PATEL,KALIDAS RAOJIBHAI PARMAR,RAMESHBHAI RAOJIBHAI PARMAR	NOTICE SERVED
8554	FA/1408/1999	16/06/2011	PRAHLADBHAI MAGANBHAI PATEL,	MR BS PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8555	FA/1409/1999	16/06/2011	PRAHLADBHAI PITAMBARDAS PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8556	FA/1410/1999	16/06/2011	MADHABHAI KEVALDAS PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8557	FA/1411/1999	16/06/2011	RANCHHODDAS PRABHUDAS PATEL DECD.THRO'HEIRS LALITKUMAR,LALITKUMAR RANCHHODDAS PATEL,HASMUKHBHAI RANCHHODDAS PATEL,AMBARAM JOITARAM PATEL DECD. THRO'HEIR VIRENDRAKUMAR PATEL,VIRENDRAKUMAR AMBALAL PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8558	FA/1412/1999	16/06/2011	JAGDISHKUMAR BHOGILAL PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8559	FA/1413/1999	16/06/2011	NATWARLAL BABALDAS PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8560	FA/1414/1999	16/06/2011	CHANCHALBEN WD/O JETHABHAI GANESHBHAI,MANIBEN JETHABHAI,MANGUBEN JETHABHAI,PURIBEN JETHABHAI,VIMLABEN JETHABHAI	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8561	FA/1415/1999	16/06/2011	AMBABEN WD/O SOMABHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8562	FA/1416/1999	16/06/2011	ARVINDBHAI KANTIBHAI PATEL,RAJUBHAI KANTIBHAI PATEL,SURENDRAKUMAR KANTIBHAI PATEL,KANUBEN WD/O KANTIBHAI MAGANLAL PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8563	FA/1417/1999	16/06/2011	AMBALAL ISHWARDAS PATEL DECD. THRO'HEIRS & OWNERS,ARVINDBHAI ISHWARBHAI PATEL,KANIYALAL ISHWARBHAI PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8564	FA/1418/1999	16/06/2011	PRAHLADBHAI MAGANBHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8565	FA/1419/1999	16/06/2011	KHODABHAI JOITARAM PATEL,MANABHAI JOITARAM PATEL,SANTOKBEN WD/O JOITARAM PATEL,PRAHLADBHAI MAGANBHAI PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8566	FA/1420/1999	16/06/2011	NATWARLAL BALDEVBHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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8567	FA/1421/1999	16/06/2011	HIRABEN BABULAL PATEL,SINCE DECEASED THRO'HEIRS NO.2 TO 8.,LAXMANBHAI BABULAL PATEL,HASMUKHBHAI BABULAL PATEL,NARMABEN BABULAL PATEL,URMILABEN BABULAL PATEL,KAILESHBEN BABULAL PATEL,BHAGVATIBEN BABULAL PATEL,RAMILABEN BABULAL PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8568	FA/1422/1999	16/06/2011	AMRUTBHAI MADHAVLAL PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8569	FA/1423/1999	16/06/2011	NATWARBHAI BALDEVBHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8570	FA/1424/1999	16/06/2011	SANTOKBEN JOITARAM PATEL,KESHAVLAL MITHALAL PATEL,PRAHLADBHAI MITHALAL PATEL,KAPILABEN MITHALAL PATEL,GOVINDLAL MITHALAL PATEL,MANUBHAI MITHALAL PATEL DELETED,DHULIBEN DWARKADAS PATEL,RAIBEN DWARKADAS PATEL SINCE DECEASED THRO'HER HEIRS,SOMABHAI JORDAS PATEL,NAYANKUMAR SOMABHAI PATEL,CHANDRIKABEN SOMABHAI PATEL,ALKABEN SOMABHAI PATEL,FALGUNIBEN SOMABHAI PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8571	FA/1425/1999	16/06/2011	SANTOKBEN JOITARAM PATEL,KESHAVLAL MITHALAL PATEL,PRAHLADBHAI MITHALAL PATEL,KAPILABEN MITHALAL PATEL,GOVINDLAL MITHALAL PATEL,MANUBHAI MITHALAL PATEL DELETED,DHULIBEN DWARKADAS PATEL,RAIBEN DWARKADAS PATEL SINCE DECEASED THRO'HER HEIRS,SOMABHAI JORDAS PATEL,NAYANKUMAR SOMABHAI PATEL,CHANDRIKABEN SOMABHAI PATEL,ALKABEN SOMABHAI PATEL,FALGUNIBEN SOMABHAI PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8572	FA/1426/1999	16/06/2011	LAXMANBHAI RAMLAL PATEL,JAYANTIBHAI RAMLAL PATEL,ASHOKBHAI RAMLAL PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8573	FA/1427/1999	16/06/2011	LAXMANBHAI RAMLAL PATEL,JAYANTIBHAI RAMLAL PATEL,ASHOKBHAI RAMLAL PATEL	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8574	FA/1428/1999	16/06/2011	KANTILAL BECHARDAS PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8575	FA/1429/1999	16/06/2011	SANTOKBEN WD/O DECD. JOITARAM MAGANDAS PATEL,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8576	FA/1430/1999	16/06/2011	JAGDISHKUMAR BHOGILAL PATEL HEIR & VAHIVATKARTA OF,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8577	FA/1494/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	SONBHAI GOVINDBHAI BAROT DECD.THRO'HEIRS JAYABEN R BAROT,KANTABEN HARIBHAI BAROT,BHANUBEN RAMBHAI BAROT,RAMESHBHAI GOVINDBHAI BAROT,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS¿B BAVAJI	
8578	FA/1495/1999	23/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HARIBHAI NARANBHAI BAROT DECD.THRO'HEIRS KANTABEN HIRABHAI,RAJESH HARILAL BAROT,CHANDRIKA HARILAL BAROT,RAKESH HARILAL BAROT,TARUN HARILAL BAROT,RAJBALBEN NARANBHAI BAROT,HANSABEN HARILAL,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI DELETED	DELETED,DS AFF.NOT FILED (R)
8579	FA/1496/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	BABUDAS LAKHMANDAS BAVAJI,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8580	FA/1497/1999	01/08/2008	GSRTC,	MR YOGESH S LAKHANI	DAXABEN BHANUSHANKAR BHATT,BABULAL TAPUBHAI,BABUDAS LAKHMANDAS BAVAJI	
8581	FA/1505/1999	24/01/2019	BABUBHAI THAKARSHIBHAI KABARIA,	MR BN RAVAL	VINUBHAI DEVRAJBHAI,KALUBHAI MANJIBHAI,GOVINDBHAI CHHAGANBHAI,SHAMBHUBHAI VAGHJIBHAI	NOTICE SERVED
8582	FA/1506/1999	27/07/2011	JITENDRA LAND CORPORATION,JITENDRAKUMAR P GAJJAR	MR DC DAVE	YOGESH SOMALAL PATEL,GHANSHYAMBHAI PRABHASHANKER VYAS	DELETED,MR YN OZA,MR YM THAKKAR
8583	FA/1507/1999	23/01/2012	PATEL PRABHULAL MOHANBHAI PADSUMIA,	(MR BD KARIA)	KOLI SHAMUBEN JIVANBHAI WD/O JIVANBHAI KANUBHAI,KANTABEN JIVANBHAI,BHUPAT JIVANBHAI,RAMESH JIVANBHAI,PATEL BABU GOVINDBHAI,PATEL VITTALBHAI MATHURBHAI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED BY DS,NOTICE UNSERVED,MR MB PARIKH,MS MEGHA JANI,MR ASHISH H SHAH
8584	FA/1508/1999	08/08/2008	UNITED INDIA CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GOVINDBHAI CHUNILAL TADVI,RAMANBHAI MANSUKHBHAI TADVI,MOHMMED AHMED BAKER	NOTICE SERVED,NOTICE UNSERVED
8585	FA/1509/1999	01/07/2014	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	TADVI PURSHOTTAMBHAI DALSUKHBHAI,RAMANBHAI MANSUKHBHAI TADVI,MOHMMED AHMED BAKER C/O SHANABHAI MANSINGBHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR JITENDRA M PATEL
8586	FA/1510/1999	08/08/2008	UNITED PURSHOTTAMBHAI DALSUKHBHAI,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	TADVI PURSHOTTAMBHAI DALSUKHBHAI,RAMANBHAI MANSUKHBHAI TADVI,MOHMMED AHMED BAKER C/O SHANABHAI MANSINGBHAI	NOTICE UNSERVED,RULE SERVED,MR JITENDRA M PATEL
8587	FA/1511/1999	08/08/2008	UNITED INDIA INS CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NANDABEN CHHOTUBHAI,MOHANBHAI CHHOTUBHAI,CHIMANBHAI CHHOTUBHAI,CHANDUBHAI CHHOTUBHAI,BABUBHAI CHHOTUBHAI,AMBUBHAI CHHOTUBHAI,KALUBHAI CHHOTUBHAI,RAMANBHAI MASUKHBHAI TADVI,MOHMMED AHMED BAKER C/O SHANABHAI MANSINGHBHAI	NOTICE UNSERVED,RULE SERVED,MR JITENDRA M PATEL
8588	FA/1518/1999	29/02/2012	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	NANDUBEN BHIKHABHAI MARAKNA,ASHWIN BHIKHABHAI MARAKNA,RAJESHBHAI MARAKNA,SANJAY BHIKHABHAI MARAKNA,MANIBEN DEVSHIBHAI MARAKNA,DEVSHIBHAI RAMJIBHAI MARAKNA,BHARATKUMAR DEVSHIBHAI C/O KESHUBHAI RAMJI KHOYANI,KESHUBHAI RAMJIBHAI KHOYANI	RULE SERVED,(MR SANDEEP N BHATT)
8589	FA/1519/1999	29/02/2012	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	VALLABHBHAI DEVSHIBHAI MARAKNA,BHARATKUMAR DEVSHIBHAI C/O KESHUBHAI RAMJI KHOYANI,KESHUBHAI RAMJIBHAI KHOYANI,KANJIBHAI DEVSHIBHAI MARAKNA,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR SANDEEP N BHATT)
8590	FA/1614/1999	22/02/2013	NEW MAHAVIR STORES,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL CORPORATION,RAVINDRA M PATEL	MR KH BAXI,MR PRASHANT G DESAI
8591	FA/1615/1999	22/02/2013	YOGENDRAPRASAD RAJDEV TRIPATHY,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL CORP.,RAVINDRA M PATEL	MR KH BAXI,MR PRASHANT G DESAI
8592	FA/1622/1999	23/01/2012	DEVLAXMIBEN NARENDRAKUMAR JOSHI,	MR JA ADESHRA	CHANDULAL PARSOTTAMDAS & CO.,HAIDARKHAN BEDUKHAN PATHAN,NATIONAL INSURANCE CO.LTD.,NARENDRAKUMAR GANESHLAL JOSHI	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
8593	FA/1623/1999	23/01/2012	SNEHA NARENDRAKUMAR JOSHI,	MR JA ADESHRA	CHANDULAL PARSOTTAMDAS & CO.,HAIDARKHAN BEDUKHAN PATHAN,NATIONAL INSURANCE CO.LTD.,NARENDRAKUMAR GANESHJI JOSHI	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8594	FA/1626/1999	14/02/2012	LEELABEN WD/O YASHVANTSINH NARBHESINH SOLANKI,BHARTIBEN YASHWANTSINH SOLANKI,BHARATSINH NARBHESINH SOLANKI,SURENDRASINH YASHVANTSINH SOLANKI	MR NV SOLANKI	KALPESH GUNVANTLAL PATEL,KETAN GUNVANTLAL PATEL,RANJANA GUNVANTLAL PATEL,FALGUNI GUNVANTLAL PATEL,KOKILABEN WD/O GUNVANTLAL KALIDAS PATEL,UNITED INDIA INSURANCE COMPANY	SERVED BY RPAD (N),MR RR MARSHALL,MR SANDIP C SHAH
8595	FA/1680/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVANDAS MATHURBHAI PATEL,	(MR A J PATEL)
8596	FA/1681/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MOTIBHAI PATEL GUARDIAN OF MINOR BHOGIBHAI,	
8597	FA/1682/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN WD/O MAHIPATRAM JAGANNATH,	
8598	FA/1683/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAROTTAMBHAI RANCHHODBHAI,PUNAMBHAI RANCHHODBHAI	
8599	FA/1684/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI CHHAGANBHAI HEIR OFCHHAGANBHAI BAKORBHAI PATEL,	
8600	FA/1685/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI CHHOTABHAI PATEL,BHAILALBHAI CHHOTABHAI PATEL,MAGANBHAI CHHOTABHAI PATEL,JASHBHAI CHHOTABHAI PATEL	
8601	FA/1686/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI VITHALBHAI PATEL,RAOJIBHAI VITHALBHAI PATEL,MANIBHAI VITHALBHAI PATEL,SHANKERBHAI VITHALBHAI PATEL	
8602	FA/1687/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI BHAILALBHAI VAHIVATKARTA OF BHAILALBHAI V PATEL,	
8603	FA/1688/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHALBHAI NAROTTAMBHAI PATEL,	
8604	FA/1689/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI HARIBHAI PATEL,	
8605	FA/1690/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BECHARBHAI PATEL,RAOJIBHAI BECHARBHAI	
8606	FA/1691/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MAHIJIBHAI PATEL,	
8607	FA/1692/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI MARGHABHAI PATEL HEIR OF DECD.AMBALAL SHAMALBHA,	
8608	FA/1693/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI ISHWARBHAI PATEL,	
8609	FA/1694/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI SHANBHAI PATEL,	
8610	FA/1695/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI JESANGBHAI PATEL,	
8611	FA/1696/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTIBHAI LAXMIDAS HEIR OF DECD. LAXMIDAS ASHABHAI PATEL,	
8612	FA/1697/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANDAS CHHOTABHAI PATEL DECD.THRO'HEIRS GANGABEN T,GANGABEN TRIBHOVANDAS,KANTABEN TRIBHOVANDAS,SHARDABEN TRIBHOVANDAS,MAHENDRABHAI TRIBHOVANDAS,VINODBHAI TRIBHOVANDAS,KAPILABEN MAHENDRABHAI,SUDHABEN MAHENDRABHAI	
8613	FA/1698/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI NAROTTAMBAHI DECD. THRO'HEIRS SURESHBHAI CHIMAN,SURESHBHAI CHIMANBHAI,KIRITBHAI CHIMANBHAI	
8614	FA/1699/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALSHANKER DALPATRAM PUROHIT,MANGALBHAI DALPATRAM PUROHIT,BABUBHAI DALPATRAM PUROHIT	

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8615	FA/1700/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VERIBHAI TALJABHAI DECD.THRO' HEIRS PUJABHAI VERIBHAI PATEL,PUJABHAI VERIBHAI PATEL,CHIMANBHAI VERIBHAI,RAMESHBHAI VERIBHAI,HARESHBHAI VERIBHAI	
8616	FA/1701/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANDAS CHHOTABHAI PATEL,	
8617	FA/1702/1999	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NOORBHAI MAMADBHAI,JITUDAN PRATAPDAN GADHVI,JADEJA KARSHANSINH DELETED AS PER CT ORDER 08.05.2000	NOTICE SERVED,DELETED,RULE SERVED
8618	FA/1703/1999	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR YOGESH S LAKHANI	ALIBHAI,JITUDAN PRATAPDAN GADHVI,JADEJA KARSHANSINH DELETED AS PER CT ORDER 08.05.2000	NOTICE SERVED,DELETED,RULE SERVED
8619	FA/1706/1999	12/03/2008	VILASBEN JITENDRAKUMAR SHAH WD/O JITENDRAKUMAR SHAH,MONIKA JITENDRAKUMAR SHAH,MIRA @ MALLIKA JITENDRAKUMAR SHAH,PURVI JITENDRAKUMAR SHAH	MR HARIN P RAVAL	DURGA TOURS AND TRAVELS,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),(MR PV NANAVATI),MR VIBHUTI NANAVATI
8620	FA/1712/1999	06/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVJI MIRTA DECD.THRO'HEIRS KHANA DEVJI,KHANA DEVJI, SINCE DECEASED THROUGH HIS HEIRS :-,JETHA DEVJI,KHETA DEVJI,JORA DEVJI THRO'HEIR BABU JORA,BHIKHA ZALA DEVSHI,MANA KHANA,RATNIBEN WD/O. KHANA DEVJI,MEVIBEN D/O. KHANA DEVJI,MONIBEN D/O. KHANA DEVJI,MINOR HICHI D/O. KHANA DEVJI,MINOR ANTARI D/O. KHANA DEVJI,MINOR CINABHAI S/O. KHANA DEVJI,MINOR BAKABHAI S/O. KHANA DEVJI,JIMBEN WD/O. KHANA DEVJI	,MR SANDIP C SHAH
8621	FA/1752/1999	17/04/2017	ADARIYANA MAJOOR SAHAKARI MANDALI LTD.,	MR SATYEN B RAWAL	SURENDRANAGAR DISTRICT PANCHAYAT,	
8622	FA/1753/1999	16/06/2011	AMRUTLAL NARSINHDAS PATEL,	MR AMIT C NANAVATI	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER
8623	FA/1768/1999	18/12/2013	JAWAHAR NAVODHAY VIDALAYA SAMITI,GUJARAT STATE CONSTRUCTION CORP.LTD	MR KG SUKHWANI	HIRJIBHAI JADAVBHAI VARSANI,	(MR YS MANKAD)
8624	FA/1775/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.SHAMALBHAI HARIBHAI,LALABHAI SHAMALBHAI PATEL,PATEL NATHABHAI HARIBHAI,HEIRS OF PATEL PREMJIBHAI HARIBHAI,PATEL REVABEN PREMJIBHAI,PATEL KANTIBHAI PREMJIBHAI,PATEL DILIPBHAI PREMJIBHAI,PATEL PANKAJBHAI PREMJIBHAI,PATEL RASIKBHAI PREMJIBHAI	,MR RAMANALAL R PATEL,SANJAY R PATEL
8625	FA/1776/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH NATVARSINH JODHDHA,	
8626	FA/1777/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF NATWARSINH ARJANSINH,MAHENDRASINH NATVARSINH JODHDHA,VIJAYSINH NATVARSINH JODHDHA,SAJJANKUNVARBA NATVARSINH JODHDHA,ANANDKUNVARBA NATVARSINH JODHDHA,JANAKKUMAR DEVISINH JODHDHA	
8627	FA/1778/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.HIRABHAI KODARBHAI PATEL,PATEL RAKESHKUMAR HIRALAL,DINESHBHAI HIRABHAI PATEL, MINOR,PATEL SONALBEN HIRABHAI,MINOR,PATEL KAMINIBEN HIRABHAI,MINOR,PATEL SHARDABEN HIRABHAI IN PERSON & GUARDIAN OF NO.2 TO 4	
8628	FA/1779/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.PATEL LAKHABHAI REVABHAI,PATEL RAMANBHAI LAKHABHAI,PATEL NATUBHAI LAKHABHAI,PATLE MANIBEN LAKHABHAI WIDOW	

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8629	FA/1780/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.PREMJIBHAI HARIBHAI PATEL,PATEL REVABEN PREMJIBHAI,PATEL KANTIBHAI PREMJIBHAI,PATEL DILIPBHAI PREMJIBHAI,PATLE PANKAJBHAI PREMJIBHAI,PATEL RASIKBHAI PREMJIBHAI	
8630	FA/1781/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI NATHABHAI,PATEL KHEMABHAI NATHABHAI	
8631	FA/1782/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.SHAKARABHAI HIRABHAI,	
8632	FA/1783/1999	23/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHAMALBHAI HARIBHAI,	
8633	FA/1784/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SADABHAI PUNJABHAI,PATEL NACHHABHAI PUNJABHAI,PATEL MOKAMBHAI PUNJABHAI	
8634	FA/1785/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.RANCHODBHAI BIJALBHAI BHARVAD,PURIBEN WD/O RANCHODBHAI BIJALBHAI BHARVAD,HEIRS OF DECD.KOHYABHAI BIJALBHAI BHARVAD,DAHIBEN WD/O KOHYABHAI BIJALBHAI BHARVAD,VALIBEN BIJALBHAI BHARVAD	,MR GM AMIN
8635	FA/1786/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VALABHAI KHODABHAI BHARVAD,BHARVAD BABABHAI,	MR GM AMIN
8636	FA/1787/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.HARIBHAI VASABHAI BHARVAD,VIRABHAI HARIBHAI,JIVABHAI HARIBHAI,BHAGABHAI HARIBHAI	,MR GM AMIN
8637	FA/1788/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JODHDHA JANAKKUMAR DEVISINH,	
8638	FA/1789/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI DHANABHAI KALABHAI,	
8639	FA/1790/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIRMABHAI REVABHAI,PATEL PREMJIBHAI REVABAHI,PATEL RAMABHAI REVABHAI,PATEL KANTIBHAI REVABHAI	
8640	FA/1791/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HIRABHAI MACHCHABHAI,CHAGANBHAI HIRABHAI PATEL,KANUBHAI HIRABHAI PATEL,PATEL DAHYABHAI HIRABHAI	
8641	FA/1792/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.MACHCHABHAI CHHAGANBHAI,HEIRS OF CHHAGANBHAI VIRMABHAI,PATEL PUNAMBHAI CHHAGANBHAI,PATEL KANTIBHAI CHHGANBHAI PATEL,REVABHAI CHHAGANBHAI PATEL	
8642	FA/1793/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABHAI CHHGANBHAI HEIR OF MACHCHABHAI CHAGANBHAI,	
8643	FA/1794/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHKUMAR DEVISINH JODHDHA,AJAUYPALSINH DEVISINH JODHDHA,JANAKKUMAR DEVISINH JODHDHA	
8644	FA/1795/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF NATVARSINH ARJANSINH JODHHA (RATHOD),	
8645	FA/1796/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH NATWARSINH JODHDHA,	
8646	FA/1797/1999	23/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI SHAMBHUBHAI PATEL THRO'HEIRS KANUBHAI S PATEL,SHAMALBHAI HIRABHAI PATEL,MADHIBEN HIRABHAI PATEL,BHALUBHAI HIRABHAI PATEL,KAMLABEN HIRABHAI PATEL,NATUBHAI HIRABHAI PATEL,KODIBEN WD/O HIRABHAI SHAMBHUBHAI PATEL,KANUBAHI SHAKARABHAI PATEL,NILESHKUMAR SHAKARABHAI PATEL,KETANKUMAR SHAKARABHAI PATEL,BHIKHIBEN WD/O SHAKARABHAI HIRABHAI PATEL,BHIKHUBHAI NATHABHAI PATEL,KHEMABHAI NATHABHAI PATEL	

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8647	FA/1798/1999	23/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI SHAMBHUBHAI THRO'HEIRKANUBHAI SHAKARABHAI PATEL,SHAMALBHAI HIRABHAI PATEL,MADHIBEN HIRABHAI PATEL,BHALUBHAI HIRABHAI PATEL,KAMLABEN HIRABHAI PATEL,NATUBHAI HIRABHAI PATEL,KODIBEN WD/O HIRABHAI SHAMBHUBHAI PATEL,KANUBHAI SHAKARABHAI PATEL,NILESHKUMAR SHAKARABHAI PATEL,KETANKUMAR SHAKARABHAI PATEL,BHIKHIBEN WD/O SHAKARABHAI PATEL,BABABHAI KARSHANBHAI PATEL	
8648	FA/1799/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHULABHAI PUNJABHAI THRO'HEIRSJESINGBHAI BHULABHAI PATEL,JESINGBHAI BHULABHAI PATEL,BHIKHIBEN BHULABHAI PATEL	
8649	FA/1800/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KODARIBEN WD/O DHARMABHAI PATEL,RAMABHAI VELABHAI PATEL	
8650	FA/1801/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI DEVKARANBHAI PATEL,	
8651	FA/1802/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI KESHABHAI PATEL,	
8652	FA/1803/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIJAYSINH NATWARSINH JODHDHA,	
8653	FA/1804/1999	23/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI MAGANBHAI KANABHAI BY HEIRS BHAMBHAI HIRABEN WD/O,BHAMBHI HIRABEN WD/O MAGANBHAIKOHYABHAI,BHAMBHI MAGANBHAI,KARSHANBHAI MAGANBHAI BHAMBHI THRO'HEIRS SHARDABEN WD/O K,REVABHAI KARSHANBHAI BHAMBHI,RAMIBEN MAGANBHAI BHAMBHI,RAMANBHAI MAGANBHAI BHAMBHI,KHEMABHAI MAGANBHAI BHAMBHI,VENIBEN MAGANBHAI BHAMBHI,NATVARBHAI MAGANBHAI BHAMBHI,SHARDABEN WD/O KARSHANBHAI MAGANBHAI,PRAKASHBHAI KARSHANBHAI,KOHYABHAI KANABHAI THRO'HEIRS PRAVINBHAI K BHAIMBI,PRAVINBHAI K BHAIMBI,GOVINDBHAI KOHYABHAI BHAIMBI,MADHUBEN KOHYABAHI BHAIMBI,GITABEN KOHYABHAI BHAIMBI,SHANTABEN WD/O KOHYABHAI KANABHAI BHAIMBI,DAHYABHAI KANABHAI BHAMBHI	
8654	FA/1805/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI LAKHABHAI PATEL,NATUBHAI LAKHABHAI PATEL,MANIBEN WD/O LAKHABHAI PATEL	
8655	FA/1806/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KODARBHAI REVABHAI THRO'HEIRS JTHABHAI CHHAGANBHAI PATEL,JETHABHAI CHHAGANBHAI PATEL,PRAVINBHAI CHHAGANBHAI PATEL,PARESHBHAI CHHAGANBHAI PATEL,MANJULABEN CHHAGANBHAI PATEL,AMBABEN WD/O CHHAGANBHAI PATEL,CHIMANBHAI KODARBHAI PATEL	
8656	FA/1807/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI HARIBHAI PATEL,REVABEN WD/O PREMJIBHAI HARIBHAI PATEL,KANTIBHAI PREMJIBHAI PATEL,DILIPBHAI PREMJIBHAI PATEL,PANKAJBHAI PREMJIBHAI PATEL,RASIKBHAI PREMJIBHAI PATEL	
8657	FA/1808/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KODARBHAI NATHABHAI VANKER THRO'HEIRS LALABHAI KODARBHAI,LALABHAI KODARBHAI,PAMABHAI KODARBHAI,HIRABHAI KODARBHAI,DANABHAI KODARBHAI	
8658	FA/1809/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI JESINGBHAI PATEL,MANABHAI MAKNABHAI PATEL	
8659	FA/1810/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOHYABHAI GOBARBHAI PATEL,	

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8660	FA/1811/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI VIRABHAI THRO'HEIRPUNAMBHAI CHHAGANBHAI,PUNAMBHAI CHHAGANBHAI,KANTIBHAI CHHAGANBHAI,MAGANBHAI VIRMABHAI THRO'HEIRSDIWABEN WD/O MAGANBHAI,DIWABEN WD/O MAGANBHAI,VITHTHALBHAI RAMABHAI PATEL	
8661	FA/1812/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MAKNABHAI THRO'HEIRRAMANBHAI BHIKHABHAI PATEL,RAMANBHAI BHIKHABHAI PATEL,KODARIBEN WD/O BHIKHABHAI MAKNABHAI PATEL,KOHYABHAI GOBARSINH PATEL	
8662	FA/1813/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABHAI CHHAGANBHAI PATEL,NACHCHABHAI CHHAGANBHAI PATEL	
8663	FA/1814/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MAKNABHAI THRO'HEIRRAMANBHAI BHIKHABHAI PATEL,RAMANBHAI BHIKHABHAI PATEL,KODARIBEN WD/O BHIKHABHAI MAKNABHAI PATEL,MANABHAI MAKNABHAI PATEL	
8664	FA/1815/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN WD/O BECHARBHAI KALABHAI,KANUBHAI BECHARBHAI,DINESHBHAI BECHARBHAI,SHAKARIBEN WD/O REVABHAI KALABHAI,NATWARBHAI REVABHAI,NARSINHBHAI JESINGBHAI	
8665	FA/1816/1999	07/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KODARBHAI NATHABHAI THOR'HEIRSLALABHAI KODARBHAI VANKAR,LALABHAI KODARBHAI VANKAR,PAMABHAI KODARBHAI VANKAR,DANABHAI KODARBHAI,HIRABHAI KODARBHAI	
8666	FA/1817/1999	31/03/2009	SANJAY VIJAYKUMAR DUGGAL,	(MR YF MEHTA)	SIAO KUOCHEN SHUN SHNEG,SIAO FU EIN,SIAO FOONG HWA K,SIAO CHIN HWA K,SIAO CHHIN SAN K,SIAO YAO SAN K,BAZIL ALEX MASCARENHAS,NATIONAL INSURANCE CO.LTD.,MANILAL MOORARBHAI RAVAT (SINCE DEC'D THRO'HEIRS & LRS),ASHOKBHAI RAVAT (SON),MRS.KALIBEN RAVAT WD/O RES.NO.9.,NATIONAL INSURANCE CO.LTD.,BANK OF INDIA	,SERVED BY RPAD (N),MR RK MISHRA,MR DAKSHESH MEHTA,(MR MAULIK J SHELAT),MR DHAVAL M BAROT,MR PRANAV B PATEL
8667	FA/1880/1999	23/01/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	MANSUKH ODHAVJIBHAI THR'HEIRS,SMT.JAYABEN MANSUKHBHAI,MINOR VIJAY MANSHUKHBHAI THO.MOTHOR NO.1,MINOR SHARDABEN MANSHUKHBHAI THRO.MOTHOR NO.1,MINOR KALUBHAI MANSHUKHBHAI THRO.MOTHOR NO.1.,JAMNABEN GAGJIBHAI,KATHI HARSUR NAHABHAI,SUDHIRBHAI BADHABHAI MAYATRA	,NOTICE UNSERVED,MR MRUGEN K PUROHIT
8668	FA/1881/1999	19/07/2017	SIYANI GROUP HARIJAN MAJOOR SAHAKARI MANDALI,	MR SATYEN B RAWAL	SURENDRANAGAR DISTRICT PANCHAYAT,	
8669	FA/1890/1999	30/07/2012	SHWETABEN WD/O SANJAYKUMAR LALBHAI SHAH,MINOR NEERALI SANJAYKUMAR SHAH,THRO'SHWETABEN S SHAH,MINOR SWAPNIL SANJAYKUMAR,THROSHWETABEN S SHAH,LALBHAI POPATLAL SHAH (DELETED),SUSHILABEN LALBHAI SHAH,SINCE DECD.THRU HIS HEIRS & L.RS.,JITENDRAKUMAR LALBHAI SHAH, SON,NILESHBHAI LALBHAI SHAH,SON,GITABEN LALBHAI SHAH,MARRIED DAUGHTER,MINABEN LALBHAI SHAH,MARRIED DAUGHTER	MR SANDIP C SHAH	DOLATNAGAR PREMGAR BAVAJI,SAKARBEN HABIBIBHAI POPATIYA,NATIONAL INSURANCE CO LTD,ASHWINBHAI H SARVAIYA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS AMEE YAJNIK,MS MEGHA JANI
8670	FA/1892/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,KAMLESH BHANGDABHAI	NOTICE SERVED BY DS,MR MTM HAKIM
8671	FA/1893/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,JETHLIBEN SOMABHAI,KAMLESH BHANGDABHAI	NOTICE SERVED BY DS,MR MTM HAKIM

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8672	FA/1894/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,KALIDAS MOHANBHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8673	FA/1895/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,BALUBHAI GULABBHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8674	FA/1896/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,TINKINBEN RAMUBHAI,KALIBEN RAMUBHAI	NOTICE SERVED BY DS,MR MTM HAKIM
8675	FA/1897/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH.,FATIYA JESANG VASAWA,KALIBEN FATIYABHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8676	FA/1898/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,SHANTIBEN NAGINBHAI RATHOD	NOTICE SERVED BY DS,MR MTM HAKIM
8677	FA/1899/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,DHEDKIBEN BECHARBHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8678	FA/1900/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,CHUNIBHAI CHHAGANBHAI,JAMNIBEN CHUNIBHAI	NOTICE SERVED BY DS,MR MTM HAKIM
8679	FA/1901/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,RAMUBHAI JIVANBHAI,MINOR MANOJ JIVAN,MINOR GANPAT JIVAN	NOTICE SERVED BY DS,MR MTM HAKIM
8680	FA/1902/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,BABARBHAI CHHITABHAI VASAWA,LAKHMIBEN BABARBHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8681	FA/1903/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,RAMUBHAI JIVANBHAI,MINOR MAJOJ JIVAN,MINOR GANPAT JIVAN	NOTICE SERVED BY DS,MR MTM HAKIM
8682	FA/1904/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,SUKIBEN NATVERBHAI RATHOD,NATVERBHAI GULABBHAI RATHOD	NOTICE SERVED BY DS,MR MTM HAKIM
8683	FA/1905/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,TINKIBEN RAMUBHAI,KALIBEN RAMUBHAI	NOTICE SERVED BY DS,MR MTM HAKIM
8684	FA/1906/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,BHANIBEN BHANABHAI,GAMBHIRBHAI BHANABHAI,NAVINBHAI BHANABHAI	NOTICE SERVED BY DS,MR MTM HAKIM
8685	FA/1907/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RAHUL AMIN IBRAHIM SHAIKH,NANUBHAI BARSINGH VASAWA,BACHUBHAI BARSINGH VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8686	FA/1908/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,SHANKERBHAI RAMUBHAI VASAWA,BAHADUR SHANKERBHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8687	FA/1909/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,PUNIYABHAI SUPERBHAI VASAWA,GANGABEN PUNIYABHAI VASAWA	NOTICE SERVED BY DS,MR MTM HAKIM
8688	FA/1910/1999	07/12/2011	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	MUNAVARKHAN NASEEBKHAN DARBAR,RUHUL AMIN IBRAHIM SHAIKH,LALITABEN KALUBHAI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)

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8689	FA/1911/1999	06/02/2012	NATIONAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	BHAVNA @ BHANUBEN MANSUKHLAL KANSAGARA,RINKU MANSUKHLAL KANSAGARA,HANSARAJBHAI PUNJABHAI KANSAGARA,RALIATBEN HANSRAJBHAI KANSAGARA,GOPALSINH LAKHMATSINH THAKOR,AMBALAL PRAHLADBHAI PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED, (MR SANDEEP N BHATT)
8690	FA/1912/1999	06/02/2012	NATIONAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	SHANTILAL HANSARAJ KANSAGARA,GOPALSINH LAKHMATSINH THAKOR,AMBALAL PRAHLADBHAI PATEL	DELETED,(MR SANDEEP N BHATT),(MR JS BRAHMBHATT)
8691	FA/1942/1999	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,JILLA PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAILBHAI KHANJIBHAI GODAD,	NOTICE SERVED
8692	FA/1943/1999	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,JILLA PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER	DEEPSINH GENDALJI MAKWANA, DECD.THRO.HEIRS & L.R.'S,JETHABEN DEEPSINH, WIFE SINCE DECEASED,HIRABEN DEEPSINH MAKWANA,BHIKHUSINH DEEPSINH MAKWANA,MADHUSINH GENDALJI MAKWANA,RAJUSINH GENDALJI MAKWANA,UDABEN GENDALJI MAKWANA,CHAMPABEN GENDALJI MAKWANA,LANKABEN GANGALSINH MAKWANA [DECD.THRO.HEIRS & L.R.'S],MAKWANA DEEPSINH GANGALSINH (SINCE DECEASED),MAKWANA MADHUSINH GENGALSINH,MAKWANA UDABEN GENGALSINH,MAKWANA CHAMPABEN GENGALSINH,MAKWANA RAJUSINH GENGALSINH	,NOTICE SERVED,UNSERVED EXPIRED (N),MR JV JAPEE
8693	FA/1944/1999	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,JILLA PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER	MOMIN SHARIFBHAI KHANJIBHAI GODAD (DECD.THRO.HEIRS & L.R.'S),GODAD SHABINABEN SHARIFBHAI,GODAD HASANBHAI SHARIFBHAI,GODAD FULSUMBEN SHARIFBHAI,GODAD HUSENABEN SHARFBHAI,GODAD MAHEBUBBHAI SHARIFBHAI,GODAD RAHMATBEN SHARIFBHAI,GODAD RAJIYABEN SHARIFBHAI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N)
8694	FA/1945/1999	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,JILLA PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI NATHABHAI PRAJAPATI,	MR JV JAPEE
8695	FA/1946/1999	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,JILLA PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAJAPATI NARSINHBHAI NATHABHAI (DECD.THRO.HEIRS & L.R.'S),PRAJAPATI VITHALBHAI NARSINHBHAI,PRAJAPATI JASHIBEN NARSINHBHAI,PRAJAPATI ISHWARBHAI NARSINHBHAI,PRAJAPATI MOHANBHAI NARSINHBHAI,PRAJAPATI JOITABEN NARSINHBHAI,PRAJAPATI LILABEN NARSINHBHAI,PRAJAPATI CHANDRIKABEN VITHALBHAI,PRAJAPATI DIPAKBHAI VITHALBHAI,PRAJAPATI DIPIKABEN VITHALBHAI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N)
8696	FA/1947/1999	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,JILLA PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER	MUMAN TAIYAB KHANJI DECD. YASINBHAI TAIYABBHAI,	NOTICE SERVED
8697	FA/1964/1999	06/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BALDEVBHAI BECHARBHAI ODE,SURESHBHAI BALDEVBHAI ODE,DEVSIBHAI MOTIBHAI BHARVAD,RATIBHAI SOMABHAI BHARWAD	MR BHARAT JANI,MR IM PANDYA
8698	FA/1965/1999	23/01/2012	SUKHIBEN WD/O SHANKER HAKRU,KANKU SHANKER,ARJUN SHANKER,BAPUDI W/O HARKU JIVA	MR KV SHELAT	GSRTC,GULABMIYA JAFARBHAI MALEK.	UNSERVED EXPIRED (N),MS ROOPAL R PATEL
8699	FA/1966/1999	06/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BALDEVBHAI BECHARBHAI ODE,SURESHBHAI BALDEVBHAI ODE,DEVSIBHAI MOTIBHAI BHARVAD,RATIBHAI SOMABHAI BHARWAD	MR BHARAT JANI,MR IM PANDYA

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8700	FA/1986/1999	27/08/2014	JAYBHARAT RUBBER INDUSTIRES (JBRI),	MR BH CHHATRAPATI	GIDC,MR. JUSTICE B.J.DIWAN (RETD.)	RULE SERVED,(MR MB GANDHI),MRS TRUSHA M GANDHI
8701	FA/2009/1999	17/02/2009	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	KHEMCHANDBHAI MADHAVLAL THAKKAR,FULIBEN @ KRISHNABEN KHEMCHANDBHAI THAKKAR,CHHAGANJI THAKORE PRAJAPATI,SAIYED NAZIR HUSAIN AKBAR ALI	NOTICE SERVED,RULE UNSERVED,MR. JS SADHWANI,MR DIPEN S THAKKAR
8702	FA/2010/1999	20/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MAKNABHAI PUJABHAI,	MR BN PATEL
8703	FA/2011/1999	12/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL ARVINDBHAI MAKNABHAI,	
8704	FA/2012/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	TEJABHAI PUNJABHAI [DECD.THRO HEIRS],PATEL NATVARBHAI TEJABHAI,PATEL POPATLAL TEJABHAI	,MR BN PATEL
8705	FA/2013/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL HIRABHAI KODARBHAI PATEL RAMABHAI KODARBHAI,	MR BN PATEL
8706	FA/2014/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.LUHAR SHANKERBHAI MADHABHAI,LUHAR LAXMANBHAI SHANKERBHAI,LUHAR MAGANBHAI SHANKERBHAI,LUHAR JAYANTIBHAI MANKABHAI,HEIRS OF DECD.LUHAR DEVABHAI HIRABHAI,PANCHAL MANILAL DEVABHAI,PANCHAL AMRUTLAL DEVABHAI,LUHAR ISHWARBHAI DHULABHAI,LUHAR DAHYABHAI KODARBHAI	,MR BN PATEL
8707	FA/2015/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL AMINBHAI JIVABHAI,PATEL NATVARBHAI JIVABHAI,HEIRS OF DECD.LUHAR SHANKERBHAI,LUHAR LAXMANBHAI SHANKERBHAI,LUHAR MAGANBHAI SHANKERBHAI,LUHAR JAYANTIBHAI MANKABHAI	,MR BN PATEL
8708	FA/2016/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.DEVABHAI HIRABHAI LUHAR,PANCHAL MANILAL DEVABHAI,PANCHAL AMRUTLAL DEVABHAI,LUHAR ISHWARBHAI DHULABHAI	,MR BN PATEL
8709	FA/2017/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARABHAI SHAMALBHAI PATEL [DECD.THRO.HEIRS],NATVARBHAI NARABHAI,PATLE BEHCHARBHAI NARABHAI,PATEL DHULABHAI LAKHABHAI,PATEL MADHABHAI RATNABHAI [DECD.THRO.HEIRS],PATEL PRABHUBHAI MADHABHAI	,MR BN PATEL
8710	FA/2018/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MOTIBHAI KODARBHAI,	MR BN PATEL
8711	FA/2019/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BECHARBHAI KODARBHAI,	MR BN PATEL
8712	FA/2020/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL RAMABHAI LAKHABHAI,	MR BN PATEL
8713	FA/2021/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JETHABHAI JIVABHAI PATEL NATHIBEN KODARBHAI,	MR BN PATEL
8714	FA/2022/1999	20/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF THAKARDA NATHAJI LAKHAJI,THAKARDA MANKABHAI NATHAJI,THAKARDA KANABHAI NATHABHAI,THAKARDA HETIBEN WD/O NATHAJI LAKHAJI,THAKARDA HIRAJI LAKHAJI	,NOTICE SERVED,UNSERVED EXPIRED (N)
8715	FA/2023/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HERIS OF THAKARDA KALAJI RAMAJI (DECD.),THAKARDA TAKHATBEN WD/O KALAJIRAMAJI,THAKARDA GALBIBEN D/O KALAJI RAMAJI	
8716	FA/2024/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANCHAL ISHWARBHAI DHULABHAI LUHAR JAYCHANDBHAI MOHANBHAI,	MR BN PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8717	FA/2025/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JETHABHAI JIVABHAI,	MR BN PATEL
8718	FA/2026/1999	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.THAKARDA KODARJIVALAJI,THAKARDA MAGANJI KODARJI,THAKARDA NATVARBHIA MANKABHAI,THAKARDA BABUBHAI MANKAHAI,THAKARDA MAGANJI KODARJI,HEIRS OF DECD.MANKAJI THAKARDA,THAKARDA NATVARBHAI MANKABHAI,THAKARDA BABUBHAI MANKABHAI,HEIRS OF DECD.KODARJI THA.,THAKARDA NARAJI MADHAJI	
8719	FA/2027/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL AKHRAJBHAI PUNJABHAI [DECD.THRO.HEIRS],PATEL MANUBHAI AKHRAJBHAI,PATEL PRABHUBHAI PUNJABHAI,PATEL CHHAGANBHAI PUNJABHAI	,MR BN PATEL
8720	FA/2028/1999	30/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL PRABHUBHAI KODARBHAI,	MR BN PATEL
8721	FA/2029/1999	20/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.THAKARDA NATHAJI,THAKARDA DEVAJI NATHAJI,HEIRS OF DECD.NANAJI KODARJI,THAKARDA MAGANJI KODARJI,THAKARDA SENAJI PUNJAJI,THAKARDA KACHARAJI JIVAJI,HEIRS OF DECD.THAKARDA MANGAJI PUNJAJI,THAKARDA JETHABHAI MANKABHAI,THAKARDA DHULIBEN WD/O MANKAJIPUNJAJI	,NOTICE SERVED,UNSERVED EXPIRED (N)
8722	FA/2030/1999	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA DHULAJI HIRAJI,	
8723	FA/2031/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL AMINBHAI JIVABHAI,PATEL NATVARBHAI JIVABHAI,PATEL RAMABHAI KODARBHAI,PATEL HIRABHAI KODARBHAI	MR BN PATEL
8724	FA/2032/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	JITUBEN WD/O HIRABHAI NARABHAIPATEL,	
8725	FA/2033/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL HIRABHAI KODARBHAI,	MR BN PATEL
8726	FA/2034/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHABHAI RATNABHAI [DECD.THRO.HEIRS],PATEL PRABHUBHAI MADHABHAI,PATEL REVABHAI SHAMALBHAI,PATEL RAGHUBHAI SHAMALBHAI,PATEL DHULABHAI LAKHABHAI,PATEL VASTABHAI MADHABHAI,DEVABHAI DHANABHAI (DECD.THRO.HEIRS),PATEL JETHABHAI DEVABHAI,PATEL TEJABHAI DEVABHAI,PATEL KODARBHAI DEVABHAI,PATEL SAVJIBHAI DEVABHAI	,MR BN PATEL
8727	FA/2035/1999	20/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA SONAJI PUNJAJI,THAKARDA DHULAJI KODARJI,HEIRS OF DECD.THAKARDA VAJAJI PUNJAJI,THAKARDA KESHAJI VALAJI	,NOTICE SERVED,UNSERVED EXPIRED (N)
8728	FA/2036/1999	04/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA KACHARAJI JIVABHAI,	
8729	FA/2037/1999	20/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF THAKARDA MANKAJI PUNJAJI,THAKARDA JETHABHAI MANKABHAI,THAKARDA DHULIBEN WD/O MANKABHAI PUNJAJI	,NOTICE SERVED,UNSERVED EXPIRED (N)
8730	FA/2041/1999	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	RAHIMBHAI AHMEDBHAI SIPAI THRO.HIS HEIRS AND L.RS.,JILUBEN WD/O.RAHIMBHAI SIPAI,YUNUSBHAI S/O.RAHIMBHAI SIPAI,NARARDIN S/O.RAHIMBHAI SIPAI,MINOR SALIM S/O.RAHIMBHAI SIPAI.,DHANABHAI BHIMABHAI RAJPUT,PUNJABHAI KARSHANBHAI RATHOD SINCE DEC'D THR'H HIS HEIRS&LR,WD/O (OWNER) PUNJABHAI K.RATHOD.,GAGJIBHAI PUNJABHAI RATHOD	NOTICE NOT RECD BACK,DELETED,RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)

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8731	FA/2042/1999	04/07/2012	KANTILAL KHIMJIBHAI SOLANKI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,INSPECTRO GENERAL OF POLICE,DIRECTOR GENERAL OF POLICE,ASSISTANT COMMANDANT,MAJJOR COMMANDANT,HAVALDAR MAJOR,BN. QUARTER MASTER	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
8732	FA/2070/1999	13/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	HANSABEN WD/O HARMANBHAI MOTIBHAI PATEL,KALPESHBHAI HARMANBHAI PATEL,PANKAJKUMAR HARMANBHAI PATEL,DHURIBEN WD/O MOTIBHAI ZAVERBHAI PATEL,MAHENDRABHAI KALIDAS JOSHI	NOTICE SERVED,RULE SERVED BY DS,MR TRILOK J PATEL
8733	FA/2076/1999	02/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	NAGJIBHAI NATHABHAI VASAVA,SHARDABEN NAGJIBHAI VASAVA,MAHAMADSALIM ABDULGAFUR SHAIKH[DELETED IN LOWER COURT],KAMLESH NAVINCHANDRA MEVAWALA	,RULE SERVED,MR UM SHASTRI
8734	FA/2077/1999	29/08/2011	UNION OF INDIA,STATION SUPERINTENDENT	MR NK MAJMUDAR,(MR. JC SHETH)	BALKARSHNA VAJERAM GONDALIA,	MR G RAMAKRISHNAN
8735	FA/2091/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8736	FA/2092/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8737	FA/2093/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8738	FA/2094/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8739	FA/2095/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8740	FA/2097/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8741	FA/2098/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8742	FA/2099/1999	22/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	STEEL AUTHORITY OF INDIA LTD,	MR SUNIT S SHAH
8743	FA/2102/1999	02/12/2011	ORIENTAL INSURANCE CO.LTD.,VIRAM VEJA MER	MR KK NAIR	PARSHOTTAM CHANA SOLANKI,DASHRATHLAL KESHAVLAL,LAKHMAN KARA MER	RULE SERVED,MR IS SUPEHIA
8744	FA/2105/1999	28/01/2010	GOVIND KANJI HALAI,DHANJI KANJI HALAJI	MR PM BHATT	VISANJI KHATAU BHATIA,DECD. THRO'HIS HEIRS,VISANJI KHATAU,WIDOW,CHATURBHUJ VISANJI,SON,NARENDRA VISANJI,SON,JAYENDRA VISANJI,SON,KUSUMBEN,W/O JANAKSINH	,RULE SERVED,(MR NV ANJARIA)
8745	FA/2210/1999	20/07/2018	JASWANTIBEN MOHANLAL SOLANKI,	MR PRAVIN GONDALIYA	VINODKUMAR MULCHAND CHUDASAMA,	SERVED BY RPAD (R)
8746	FA/2213/1999	22/01/2008	LILAVATIBEN W/O MOTISINH HIMMATSINH RAVALJI,ALKABEN MOTISINH RAVALJI (DAUGHTER-MAJOR),GITABEN MOTISINH RAVALJI (DAUGHTER-MAJOR)	(MR NALIN K THAKKER)	ANILBHAI BHIKHUBHAI PATEL,GULABBHAI CHHAGANBHAI PATEL,UNITED INDIA INSURANCE CO LTD	(MR J V BHAIRAVIA),MR RAJNI H MEHTA
8747	FA/2214/1999	07/02/2012	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SMITABEN WD/O BHOGILAL JIAGJIVANDAS GADHIA,ANAMIKA BHOGILAL GADHIA,HARDIK BHOGILAL GADHIA,KRUPA BHOGILAL GADHIA,GIRISHBHAI GOVIONDBHAI DAVE,DIRECTOR OF RELIEF	GOVERNMENT PLEADER,RULE SERVED
8748	FA/2215/1999	29/03/2010	NATIONAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	MULJIBHAI JUHABHAI RATHOD,GIRISHBHAI GOVINDBHAI DAVE,DIRECTOR OF RELIEF	DS AFF.NOT FILED (N),RULE SERVED
8749	FA/2216/1999	24/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	FIDAHUSEIN JANMAHAMAD SINGHI,ATULKUMAR DASRATHLAL PATEL	SERVED BY RPAD (N),RULE UNSERVED,MR YN RAVANI
8750	FA/2219/1999	03/02/2011	RAMA WD/O KALSING TITABHAI BHABHOR,KALI D/O KALSINGH BHABHOR	NOTICE SERVED,(MR NIRAL R MEHTA)	BUDHABHAI RAISING THAKORE,JABIRBHAI ABDULKARIM SHAIKH,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY RPAD (N),MR KK NAIR

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8751	FA/2220/1999	03/02/2011	RAJUBHAI S/O RAMJIBAHI GANAWA,KANKUBEN W/O JAGWAN BHURIA,CHATURI D/O RAMJIBHAI BHURIA	(MR MUKESH R SHAH),(MR NIRAL R MEHTA)	BUDHABHAI RAISINGH TAHKORE,JABIRBHAI ABDULKARIM SHAIKH,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR KK NAIR
8752	FA/2222/1999	29/07/2019	MUKESH MAHENDRABHAI TAILOR,	MR YATIN SONI	KISHANBHAI DAHYABHAI DESAI (RAJPUT),NAGINBHAI RANCHHODBHAI PATNI SINCE DECEASED THRO. LEGAL HEIRS,UNITED INDIA INSURANCE CO.LTD.,KALPESHBHAI BHUPATBHAI PATNI S/O BHUPATBHAI NAGINBHAI PATNI	,NOTICE SERVED,DECEASED LITIGANT,MR R G DWIVEDI
8753	FA/2223/1999	11/04/2012	HANSABEN WD/O MANUBHAI RAVJIBHAI PATEL,BHAVNABEN MANUBHAI PATEL MINOR,NISHABEN MANUBHAI PATEL MINOR,PRITESHBHAI MANUBHAI PATEL MINOR	MR MTM HAKIM	KIRTIKANT DEVCHANDBHAI VANIA DELETED CT.ORDER DTD.23-03-12',GSRTC	NOTICE SERVED,DELETED,MR HS MUNSHAW
8754	FA/2225/1999	06/03/2012	CHAMPABEN WD/O RAMANBHAI SHANKARBHAI PATEL,AJYAKUMAR RAMANBHAI PATEL MINOR,HEMABEN RAMANBHAI, MINOR	MR MTM HAKIM	DHURAJI VENAJI MENA (PATEL),MR.NIGAM DAVE (IMPLEADED AS PER HON'BLE CT'S ORDER),NEW INDIA ASSURANCE CO.LTD.	DELETED,MR AJAY R MEHTA,(MR PARESH M DARJI)
8755	FA/2226/1999	20/12/2019	HIMATNAGAR MUNICIPALITY,	MR VIJAY H NANGESH	PARBATSINH BHEMSINH DECD.THRO'HEIRS BHIKHUSINH P PARMAR,BHIKHUSINH PARBATSINH PARMAR,MANABA WD/O AGARSINH BHEMSINH,ASHABA WD/O RANJITSINH AGARSINH,CHAKUBA D/O AGARSINH BHEMSINH,BALUSINH BHEMSINH,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),DECEASED LITIGANT,MR DG CHAUHAN
8756	FA/2227/1999	20/12/2019	HIMATNAGAR MUNICIPALITY,	MR VIJAY H NANGESH	PARBATSINH BHEMSINH DECD.THRO'HEIRS BHIKHUSINH P PARMAR,BHIKHUSINH PARBATSINH PARMAR,MANABA WD/O AGARSINH BHEMSINH,ASHABA WD/O RANJITSINH AGARSINH,CHAKUBA D/O AGARSINH BHEMSINH,BALUSINH BHEMSINH,STATE OF GUJARAT,EXECUTIVE ENGINEER,MULSINH HIRSINH DECD.THRO'HIERVIJAYSINH MULSINH,VIJAYSINH MULSINH,UDESINH HIRSINH,KESHARISINH HIRSINH,KANAKSINH RUPSINH,AMARSINH VIRSINH,HIMATSINH SURAJSINH,BHAVANSINH SURAJSINH,GAMBHIRSINH SURAJSINH,PRUTHVISINH SURAJSINH	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,DECEASED LITIGANT,MR DG CHAUHAN,MR AB MUNSHI
8757	FA/2238/1999	23/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KOKILABEN,WD/O BHARATBHAI MANGALBHAI PATEL,MANGALBHAI BAKORBHAI PATEL,LALIBEN MANGALBHAI PATEL,JASHVANTKUMAR HIRABHAI PATEL,JAYRAMBHAI PREMJIBHAI PATEL	MR SK PATEL,MR SANDIP C SHAH
8758	FA/2239/1999	11/12/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GITABEN MANHARLAL PUJARA SINCEDECEASED THRO'HER HEIRS & LRS.,VIPUL MANHARLAL PUJARA,HITESH MANHARLAL PUJARA,MANISH MANHARLAL PUJARA,HARSHA MANHARLAL PUJARA,HARESH BIPINCHANDRA PATHAK	,RULE SERVED,MS PAURAMI B. SHETH
8759	FA/2240/1999	11/12/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MANHARLAL @ MANUBHAI HIRALAL PUJARA,DIED,THRO'HIS HEIRS,GITABEN MANHARLAL PUJARA SINCEDECEASED THRO'HER HEIRS & LRS.,VIPULBHAI MANHARLAL PUJARA,HITESHBHAI MANHARLAL PUJARA,MANISHABEN MANHARLAL PUJARA,HARSHABEN MANHARLAL PUJARA,HARESH BIPINCHANDRA PATHAK	,RULE SERVED,MS PAURAMI B. SHETH
8760	FA/2241/1999	11/12/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHANTILAL VITTHALJI PANDYA,HARESH BIPINCHANDRA PATHAK	NOTICE SERVED,(MR SANDEEP N BHATT)
8761	FA/2242/1999	23/12/2011	PUSHPABEN WD/O MOHANLAL KASHIRAM PATEL,RAKESHKUMAR MOHANLAL PATEL,AMITABEN MOHANLAL PATEL	MR MEHUL SHARAD SHAH	JAYANTILAL PUNAMCHAND PUROHIT,KIRTILAL RATILAL SHAH,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MR MA PAREKH,MR BS KHATANA

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8762	FA/2243/1999	02/07/2008	RAMESHRE B VERMA,	MR BHARAT JANI	DIRECTOR GENERAL OF POLICE,NEW INDIA ASSURANCE CO.LTD.	GOVERNMENT PLEADER,MS LILU K BHAYA
8763	FA/2254/1999	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RANMAL DEVJI HARIJAN,DHIRAJLAL LAXMANBHAI RAMI,SHANTILAL NARANJI PRAJAPATI,DILIPKUMAR JIVRAM PRAJAPATI,INSURANCE CO. (NOT KNOWN)	,DELETED,RULE SERVED,MR CH VORA
8764	FA/2255/1999	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHANTILAL NARANJI PRAJAPATI,DHIRAJLAL LAXMANBHAI RAMI	DELETED,(MR YS MANKAD)
8765	FA/2257/1999	22/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	JAGDISHCHANDRA CHAMPAKLAL NAYAK,MINOR BHUMIKA JAGDISHCHANDRA NAYAK,MINOR MEGHNA JAGDISHCHANDRA NAYAK,MINOR SHRUTI JAGDISHCHANDRA NAYAK,MINOR PARTH JAGDISHCHANDRA NAYAK,JAGDISHBHAI AMBALAL PATEL	NOTICE SERVED,(MR AV TRIVEDI)
8766	FA/2264/1999	09/08/2019	PATEL VISHNUBHAI GANDALAL,	(MR FB BRAHMBHATT)	BALDEVBHAI GANGARAM PATEL,	MR ZAFRULLA M PATHAN
8767	FA/2267/1999	30/11/2011	RANJEETSINGH CHEHARSINGH ZALA,	MR JV JAPEE	SHIVRAJBHAI LALAJIBHAI PATEL,	NOTICE SERVED
8768	FA/2270/1999	12/08/2008	HAJI ISMAILBHAI IBRAHIMBHAI TRUNKWALA,SINCE DECEASED THRO',AMINABEN ISMAILBHAI,CHANDMOHMAD ISMAILBHAI,NISHAR MOHADI HAJI ISMAILBHAI	(MR BIREN A VAISHNAV)	YUSUFBHAI IBRAHIMBHAI,MITHABHAI IBRAHIMBHAI TRUNKWALA	NOTICE SERVED,MR AR MAJMUDAR,(MR PB MAJMUDAR)
8769	FA/2358/1999	09/05/2013	GSRTC,	MRS VASAVDATTA BHATT	LALJIBHAI LAXMANBHAI,LEGAL HEIRS OF DECD.MADHUBEN RASIKLAL SANGANI,RASIKLAL RATILAL SSANGANI,KRISHNA RASIKLAL SANGANI,MANISH RASIKLAL SANGANI,KINJAL RASIKLAL SANGANI	,RULE SERVED,MR SHAKEEL A QURESHI
8770	FA/2481/1999	11/10/2010	GSRTC,	MRS VASAVDATTA BHATT	BHARTIBEN SHANKARBHAI SOLANKIW/O DECD.SHANKARBHAI P SOLANKI,MINOR ASHWINBHAI SHANKARBHAI S/O DECD.SHANKARBHAI P SOLANKI,MINOR LATABEN SHANKARBHAI D/O DECD.SHANKERBHAI P SOLANKI,PUNJABHAI VITHALBHAI SOLANKI F/O DECD.SHANKARBHAI P SOLANKI,BHANUBHAI PUNJABHAI SOLANKI BROTHER OF DECD.SHANKARBHAI,RAMESHBHAI PUNJABHAI SOLANKI BROTHER OF DECD.SHANKERBHAI,BABUBHAI AMBABHAI PATEL	RULE SERVED,MR ASHISH M DAGLI
8771	FA/2482/1999	11/10/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BHARTIBEN SHANKARBHAI SOLANKI M/O DECD.VISHAL S SOLANKI,BABUBHAI AMBALAL PATEL	RULE SERVED,MR ASHISH M DAGLI
8772	FA/2483/1999	27/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.KANTILAL JOITARAM PATEL,SAVITABEN WD/O KANTILAL JOITARAM PATEL,MINOR LALITKUMAR KANTILAL PATEL,VIPULKUMAR KANTILAL PATEL,MINOR JAGRUTI KANTILAL PATEL,JOITARAM MOHANDAS PATEL,HARIBHAI MAHADEVBHAI PRAJAPATI(SINCE DEC.THRO LRS.),DASHRATH MOHANBHAI PATEL,SMT.PURIBEN HARIBHAI PRAJAPATIADULT,BABUBHAI HARIBHAI PRAJAPATI ADULT,PRAGJIBHAI HARIBHAI PRAJAPATI ADULT,ANILBHAI HARIBHAI PRAJAPATI ADULT,MINOR JARAMBHAI HARIBHAI PRAJAPATI	,MR HEMANT S SHAH

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8773	FA/2484/1999	27/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HARGOVINDBHAI NAGARBHAI PATEL DECD.THRO' HEIRS CHANDANBEN,CHANDANBEN WD/O HARGOVINDBHAI PATEL,MIONOR KETULKUMAR HARGOVINDBHAI PATEL,MINOR BHAVISHA HARGOVINDBHAI PATEL,PARVATIBEN MAGANBHAI PATEL,HARIBHAI MAHADEVBHAI PRAJAPATI(SINCE DEC.THRO LRS.),DASHRATH MOHANBHAI PATEL,SMT.PURIBEN HARIBHAI PRAJAPATIADULT,BABUBHAI HARIBHAI PRAJAPATI ADULT,PRAGJIBHAI HARIBHAI PRAJAPATI ADULT,ANILBHAI HARIBHAI PRAJAPATI ADULT,MINOR JARAMBHAI HARIBHAI PRAJAPATI	,MR HEMANT S SHAH
8774	FA/2486/1999	19/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	MANIBEN MANJIBHAI VANDHER (DECD.THRO.HEIRS & LR'S),MANJIBHAI GOVINDBHAI VADHER,HARSUKHLAL MANJIBHAI VADHER,RAMESHCHANDRA MANJIBHAI VADHER,HANSABEN MANJIBHAI VADHER,RAMJIBHAI BHOJABHAI DHULIYA	,MR VIMAL M PATEL
8775	FA/2487/1999	06/03/2012	RAMABHAI MEWABHAI RABARI,	MR JM BAROT	AJMALBHAI GAGABHAI RABARI,TEJABHAI GAGABHAI RABARI,ORIENTAL INSURANCE COMPANY	RULE SERVED,(MR DEEPAK M SHAH)
8776	FA/2488/1999	07/02/2012	ANILBHAI ANANDBHAI PATEL,	MR IH SYED	GHELABHAI JIVANBHAI BHARVAD,	MRS JYOTSNA K PATEL
8777	FA/2490/1999	30/11/2010	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAVJIBHAI KESHAVBHAI TRAMBADIA(DECD.THRO.HEIRS & L.R.'S),SHANTABEN RAVJIBHAI,CHANDULAL RAVJIBHAI TRAMBADIA,VIJAYKUMAR RAVJIBHAI TRAMBADIA,SHANTIBHAI VELJIBHAI,SATARBHAI JIVABHAI PINJARIA	MR GAURANG H BHATT,MR AMITKUMAR C BHATT
8778	FA/2491/1999	30/11/2010	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI PUNJABHAI,SHANTIBHAI VELJIBHAI,SATARBHAI JIVABHAI PINJARA	,MR AMITKUMAR C BHATT
8779	FA/2507/1999	01/09/2014	AARITBEN RAMCHANDRA LALA,	MR KF DALAL	VIJAYKUMAR SUBHASH,SUBHASH YAMANSU KHATRI,NEW INDIA ASSURANCE CO LTD	NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
8780	FA/2509/1999	01/02/2012	ARJUNBHAI(MINOR)THRO'HIS GUARDIAN SAVLABHAI VALABHAI BARIA,	MR MA KHARADI,MR MF AHMED KHARADI	ABDULRAZAK ABDULSATTAR TILDI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR MA PAREKH
8781	FA/2510/1999	01/02/2012	NANIBEN BHIKAHBHAI NAYAK(MINORTHRO'BHIKHABHAI K NAYAK,	MR MF AHMED KHARADI	ABDULRAZAK ABDULSATTAR TILDI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR MA PAREKH
8782	FA/2511/1999	30/04/2012	ECONOMIC TRANSPORTATION ORGANISATION,NEW INDIA ASSURANCE CO.LTD.	MR AJAY R MEHTA	PUSHPABEN WD/O JASHBHAI TRIKAMBHAI PATEL,MOHAMAD IBRAHIM SIDDIQ AHMED SHAIKH DEL.CT.ORD.DT.20/04/12	DELETED,MR MTM HAKIM
8783	FA/2517/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,SHASHIBEN WD/O BABUBHAI SUKHABHAI PATEL,LAXMIBEN D/O SUKHABHAI DAYALBHAI PATEL	NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM
8784	FA/2518/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,FAKIRBHAI RANCHHODBHAI KHALASI	NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM
8785	FA/2519/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,MANKOREBEN WD/O GOPALBHAI MAKANBHAI,MINABEN GOPALBHAI PATEL,JAGDISH GOPALBHAI PATEL	,NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM
8786	FA/2520/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,SUREKHABEN D/O SUMANBHAI & WD/O GOPALBHAI PATEL,HEMRAJ SHASHIKANTBHAI,RAMESHBHAI @ RAMANBHAI CHHAGANBHAI SOLANKI,RUKSHMANIBEN RAMESHBHAI SOLANKI	,NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8787	FA/2521/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,KOKILABEN WD/O NARESHBHAI BHIKHABHAI KHALASI,MIRAJ NARESHBHAI KHALASI,CHHIMKIBEN W/O BHIKHABHAI CHHIMKABHAI KHALASI,BHIKHABHAI CHHIMKABHAI KHALASI	,NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM
8788	FA/2522/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,MANIBEN WD/O CHIMANBHAI NANUBHAI PATELL,VIPUL CHIMANBHAI PATEL,JIGISHA CHIMANBHAI PATEL,SHYAMAL CHIMANBHAI PATEL,RATUBEN WD/O NANUBHAI NARSINH BHAI PATEL	,NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM
8789	FA/2523/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,DELETED,KIKIBEN KANJIBHAI PATEL DAYALBHAI PATEL,RANJITBHAI KANJIBHAI PATEL,ASHOKBHAI KANJIBHAI PATEL,DHANSUKHBHAI KANJIBHAI PATEL	,NOTICE SERVED,DELETED,MR MA KHARADI,MR MTM HAKIM
8790	FA/2524/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,MANJUBEN W/O BHIKHABHAI RAMJIBHAI KHALASI,BHIKHABHAI RAMJIBHAI KHALASI	MR MA KHARADI,MR MTM HAKIM
8791	FA/2525/1999	13/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MOHMEDBHAI VALIBHAI PATEL,SIKANDERBHAI MAHAMADBHAI,CHHOTUBHAI DULLABHAI KHALASI	NOTICE SERVED,MR MA KHARADI,MR MTM HAKIM
8792	FA/2527/1999	03/02/2012	KAMAL BIPINBHAI BHAGAT,	MR SANDIP C SHAH	GHANSHYAM OCHIRAM SINDHI,AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	SERVED BY RPAD (N),MR HS MUNSHAW,MR SATYAM Y CHHAYA
8793	FA/2528/1999	03/02/2012	DHIREN KANTILAL SHAH,	MR SANDIP C SHAH	GHANSHYAM OCHIRAM SINDHI,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED,SERVED BY RPAD (N),MR HS MUNSHAW
8794	FA/2531/1999	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOHAN VELA PATEL,BACHU VELA PATEL,GANDA VELA PATEL	MR AJ YAGNIK
8795	FA/2532/1999	28/02/2012	ARUNABEN BHARATKUMAR PAREKH,DIPTIBEN BHARATKUMAR PAREKH,RENUKA BHARATKUMAR PAREKH,ABHILEKH BHARATKUMAR PAREKH	MR MEHUL S SHAH,(MR SURESHM SHAH)	NATHA PETHA RATHOD,RAJARAM HANUMAN PARAD RATHID,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR SUNIL B PARIKH
8796	FA/2541/1999	08/09/2008	KAMLABEN WD/O CHIMANBHAI A PATEL,MINOR BINDUBEN CHIMANBHAI PATEL,MINOR NITINKUMAR CHIMANBHAI PATEL,AMICHANDBHAI GANABHAI PATEL,ARKHIBEN W/O AMICHANDBHAI G PATEL	(MR MUKESH R SHAH)	GAUTAMBHAI RASIKBHAI CHUDGAR,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR RAJNI H MEHTA,MR KK NAIR
8797	FA/2543/1999	23/01/2012	NATIONAL INSURANCE CO.LTD.,	MS AVANI S MEHTA	KANTIBHAI DAHYARAM PANCHAL,MUSTUFABHAI ISMAILBHAI MIRZA,AHMEDABAD MUNICIPAL CORPN.,UNITED INDIA INSURANCE CO.LTD.,RAVINDRABHAI KOMALPRASAD SHARMA,SHUAMSUNDER GOPALDAS KANMANI	SERVED BY AFFIX(N),NOTICE UNSERVED,MR BC DAVE,MR HS MUNSHAW,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI,MR MA PAREKH

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8798	FA/2549/1999	25/11/2011	NATIONAL INSURANCE CO.LTD.,	MS AVANI S MEHTA	RAJESH CHHAGANLAL SHAH,MUSTUFABHAI ISMAILBHAI MIRZA,AHMEDABAD MUNICIPAL CORPN.,UNITED INDIA INSURANCE CO.LTD.,RAVINDRABHAI KOMALPRASAD SHARMA,SHUAMSUNDER GOPALDAS KANMANI	NOTICE SERVED BY DS,DELETED,MR BC DAVE,MR HS MUNSHAW,(MR NS SHETH)
8799	FA/2571/1999	05/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	BHANIBEN WD/O MANABHAI REVABHAI BHARWAD,DEVUBEN MANABHAI BHARWAD (MINOR),THRO'BHANIBEN BHARWAD,RATANBEN REVABHAI BHARWAD,REVABHAI BHIKHABHAI BHARWAD,VASTABHAI REVABHAI BHARWAD (MINOR)THRO'REVABHAI BHARWAD,RUKHIBEN REVABHAI (MINOR)THRO.REVABHAI BHARWAD	NOTICE UNSERVED
8800	FA/2575/1999	03/02/2012	BOGHABHAI VASTABHAI KOLI,MALUBEN BOGHABHAI KOLI,BHAGUBEN WD/O DECD. RAVJIBHAI BHOGABHAI KOLI,DEVUBEN RAVJIBHAI KOLI,BHARATBHAI RAVJIBHAI KOLI,MANISHBHAI RAVJIBHAI KOLI	MR MA KHARADI	YUSUFBHAI SHERMOHEMMED SANDHI,NATIONAL INSURANCE CO.LTD.,IBRAHIMBHAI YUSUFBHAI	NOTICE SERVED,MS MEGHA JANI
8801	FA/2581/1999	06/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	IKBALBHAI HABIBBHAI [DECD.THRO.HEIRS & L.R.'S],HABIBBHAI IBRAHIMBHAI,JILUBEN HABIBBHAI,ASIF HABIBBHAI,HAKU ¿@ IRFAN HABIBBHAI,MUNNI HABIBBHAI,GOVINDBHAI NARANBHAI AHIR	,RULE SERVED
8802	FA/2582/1999	06/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ASHOKBHAI NANJIBHAI PATEL,JASUBHAI GOVINDBHAI AHER,GOVINDBHAI NARANBHAI AHIR	RULE SERVED,MR MA KHARADI
8803	FA/2583/1999	06/12/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MUKTABEN ASHOKBHAI PATEL,JASUBHAI GOVINDBHAI AHIR,GOVINDBHAI NARANBHAI AHIR	RULE SERVED,MR MA KHARADI
8804	FA/2584/1999	01/03/2017	UNION OF INDIA,	MR RAVI KARNAVAT	PURSHOTTAMBHAI SHIVABHAI PRAJAPATI,JYOTSNABEN PURSHOTTAMBHAI PRAJAPATI	MR PJ MEHTA
8805	FA/2586/1999	28/02/2012	AMRABHAI KACHARABHAI PATEL,	(MR NIRAL R MEHTA)	SURENDRASINH AMARSINH ZALA DELETED,DECEASED NATHABHAI KALABHAI PATEL THROUGH HIS HERIS,KANKUBEN NATHABHAI PATEL.,MANIBEN NATHABHAI PATEL.,MANUBEN NATHABHAI PATEL.,DALIBEN NATHABHAI PATEL.,DECEASED NANJIBHAI NATHABHAI THROUGH HIS HEIRS & LEGAL REP.,KANJI NANJI PATEL.,KACHARA NANJI PATEL.,LALJI NANJI PATEL.,RATANBHAI NANJI PATEL.,BALUBEN NANJI PATEL.,LILIBEN NANJI PATEL.,ORIENTAL INSURANCE CO. LTD.	,NOTICE SERVED,DELETED,(MR MAULIK J SHELAT)
8806	FA/2589/1999	28/09/2018	AHMEDABAD ELECTRICITY CO.LTD,	MR KB PUJARA	ANIL P.PALKHIWALA,	NOTICE UNSERVED
8807	FA/2639/1999	11/02/2016	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HASMUKHBHAI VITTHALBHAI PATEL DECD. THRO'HEIRS SHANTABEN,SHANTABEN HASMUKHBHAI PATEL,DAKSHABEN HASMUKHBHAI PATEL,CHETNABEN HASMUKHBHAI PATEL,SETALBEN HASMUKHBHAI PATEL,PALLAVIBEN HASMUKHBHAI PATEL,RAGANIBEN HASMUKHBHAI PATEL,IBRAHIM YUSUF SHEKH	,MR DF AMIN,MR MUKESH H RATHOD
8808	FA/2640/1999	11/02/2016	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	AHMEDBHAI @ HEMATBHAI HIRABHAI SHEKH DECD. THRO'HEIR SHAKINA,SHAKINABEN AHMEDBHAI SHEKH,IBRAHIM YUSUF SHEKH	,MR DF AMIN,MR MUKESH H RATHOD
8809	FA/2679/1999	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	TULSI TIMBER MART,	MR MAHESH B SHAH
8810	FA/2680/1999	23/01/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KAMALPRASAD HARGOVIND TIWARI,KANUBHAI BABULAL VYAS	RULE UNSERVED,MR BHARAT JANI

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8811	FA/2695/1999	31/08/2009	DILIPBHAI PARSOTTAMDAS BHAVSAR,	MR KB PANERI	MAYURBHAI RASIKLAL SHAH,VIJAYKUMAR SHYAMLAL SINGANIA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE SERVED BY DS,MS SONAL D VYAS
8812	FA/2753/1999	12/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	ACRO INDIA LIMITED,	RULE SERVED
8813	FA/2757/1999	06/03/2012	LAXMIDAS TULSIDAS KOTECHA DECD.THR'HEIRS,SAVITABEN LAXMIDAS,PRAVINCHANDRA LAXMIDAS,VINOD LAXMIDAS,DHIRENDRA LAXMIDAS,JYOTIBEN LAXMIDAS	MR RC KAKKAD	RAVABHA SOMBHA SUMANIYA,PUNJABHA BHIKHABHA SUMANIYA,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MS LILU K BHAYA
8814	FA/2758/1999	28/11/2008	AVANTI DEVELOPERS (HALOL),	MR NAVIN K PAHWA	GORDHANDAS JIVANLAL PATEL,RAMESHCHANDRA JIVANLAL PATEL,MADHURIBEN JIVANLAL PATEL,PRAKASHBHAI GORDHANDAS PATEL,GITABEN KIRITKUMAR SETH,UPENDRAKUMAR INDRAVADAN PANDYA,BHAVIKABEN YOGESH UPADHYAY,MAYABEN CHANDRESHKUMAR SHAH,INDIRABEN VINODKUMAR PATEL,DIPTIBEN DILIPKUMAR SETH,PARULBEN RAJENDRA SHAH,SANJAY VALLABHDAS SETH,GOPAL VALLABHDAS MODI,JAYSHREE RAKESH TALATI	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
8815	FA/2759/1999	28/11/2008	AVANTI DEVELOPERS (HALOL),	MR NAVIN K PAHWA	GORDHANDAS JIVANLAL PATEL,PRAKASHBHAI GORDHANDAS PATEL	RULE SERVED,MR SUREN M SHAH
8816	FA/2760/1999	28/11/2008	AVANTI DEVELOPERS (HALOL),	MR NAVIN K PAHWA	RAMESHCHANDRA JIVANLAL PATEL,PRAKASHBHAI GORDHANDAS PATLE	RULE SERVED,MR SUREN M SHAH
8817	FA/2761/1999	28/11/2008	AVANTI DEVELOPERS (HALOL),	MR NAVIN K PAHWA	RAMESHCHANDRA JIVANLAL PATEL,PRAKASHBHAI GORDHANDAS PATEL	RULE SERVED,MR SUREN M SHAH
8818	FA/2763/1999	15/03/2012	ND PATEL & CO.,	MR KG SUKHWANI	STATE OF GUJARAT,DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	RULE SERVED,MR D M AHUJA
8819	FA/2764/1999	28/09/2018	ANWAR CHAUDHARY,	NOTICE UNSERVED	SUNNI MUSLIM WAKF COMMITTEE,	MR AI SURTI
8820	FA/2765/1999	21/12/2011	DAHYABHAI SABURBHAI PANCHAL,	MR MA KHARADI,MR MF AHMED KHARADI	RATANSINH PARVATSINH PARMAR (DELETED),GSRTC	DELETED,MRS VASAVDATTA BHATT
8821	FA/2772/1999	30/09/2013	GULAM HUSSAIN AKBAR MIYA MALEK,YASIN MIYA AKBAR MIYA MALEK	(MR MUKESH R SHAH)	STATE OF GUJARAT,EXECUTIVE ENGINEER	
8822	FA/2778/1999	23/01/2012	NATIONAL INSURANCE CO LTD,NISHANSINGH KULDIPSINGH SHIKH,AJITSINH JAGATSINH RAVAL,RAJENDRAKUMAR BANWARILAL,MANAGER,ROAD TANKER	MS AVANI S MEHTA	DAYALI WD/O KAILASH BHABHORE,SHRAVAN KAILASHBHAI S/O KAILASHBHAI,GOPAL SOPAL BHABHORE	MR MTM HAKIM,MR RITURAJ M MEENA
8823	FA/2785/1999	24/11/2009	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GANGA @ RAMESHCHANDRA VARDHANI,HARISHCHANDRA BALVANTSINH JADEJA,TARASING SOHANSINH PANDIT,DINDAYAL DHANSHYAMDAS GOEL,NEW INDIA ASSURANCE CO.LTD.	DS AFF.NOT FILED (N),RULE SERVED,UNSERVED EXPIRED (R),MR SHALIN N MEHTA
8824	FA/2786/1999	24/11/2009	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	NAVINCHANDRA POPATLAL SHAH,HARISHCHANDRA BALVANTSINH JADEJA,TARASING SOHANSINH PANDIT,DINDAYAL DHANSHYAMDAS GOEL,NEW INDIA ASSURANCE CO.LTD.	DS AFF.NOT FILED (N),UNSERVED EXPIRED (R),NANAVATI ASSOCIATES,MR SHALIN N MEHTA
8825	FA/2787/1999	24/11/2009	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	KETANKUMAR NAVINCHANDRA SHAH,HARISHCHANDRA BALVANTSINH JADEJA,TARASING SOHANSINH PANDIT,DINDAYAL DHANSHYAMDAS GOEL,NEW INDIA ASSURANCE CO.LTD.	DS AFF.NOT FILED (N),UNSERVED EXPIRED (R),NANAVATI ASSOCIATES,MR SHALIN N MEHTA

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8826	FA/2789/1999	27/08/2008	KAMAL @ JAYSHREE NARENDRABHAI,	MR TRILOK J PATEL	NARENDRA BHASKARRAO MAHAJAN,	NOTICE SERVED,(MR DN PATEL),SHRIKAR H BHATT
8827	FA/2790/1999	17/06/2010	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINABEN WD/ JASWANTSINH VAGHELA,YOGENDRASINH JASWATNSINH VAGHELA,ABDULBHAI UMARBHAI GAJIBHAI,MOHMED HANIF MAJID MANSURI	NOTICE SERVED
8828	FA/2821/1999	27/09/2010	KAVITA WD/O SRICHAND KESWANI,KANCHAN SRICHAND KESWANI,DIPA SRICHAND KESWANI,RUCHIKA SRICHAND KESWANI,KAMAL SRICHAND KESWANI	NOTICE SERVED,MR DG CHAUHAN	SHAFI MOHMAD NOORMOHMAD,GOPALSINH RAMBHANWARSINH RANA,NATIONAL INSURANCE CO.LTD.	,(MR MAULIK J SHELAT)
8829	FA/2824/1999	10/12/2010	JAYANTKUMAR RATILAL MEHTA,	MR MTM HAKIM	TIKKABHAI BHAIJIBHAI LUHAR,UNITED INDIA INSURANCE CO.LTD.	SERVED BY RPAD (N), (MR PV NANAVATI),MR VIBHUTI NANAVATI,(MR NIRAL R MEHTA)
8830	FA/2826/1999	30/01/2012	JARINABANU SATTARBHAI LUHAR,	NOTICE NOT RECD BACK	RAHEL JAYANTKUMAR PATEL,PRAKASH RAMANLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
8831	FA/2827/1999	28/12/2010	SATISHKUMAR NAVNITLAL SUTHAR,	NOTICE SERVED	SUBHASHCHANDRA MAHASUKHLAL SUTHAR,SUSHMABEN RATILAL SUTHAR,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
8832	FA/2828/1999	12/08/2008	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA,MR SUNIT S SHAH	POONJABHAI RANABHAI,STATE OF GUJARAT,D.S.P.JUNAGADH	RULE SERVED,MR RC KAKKAD
8833	FA/2829/1999	22/01/2008	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA,MR SUNIT S SHAH	SULEMAN MOHAMED GHACHI,IBRAHIM ISMAIL HAKIM,GIRISCHANDRA CHUNILAL JOSHI	RULE SERVED,(MR NV ANJARIA)
8834	FA/2834/1999	18/06/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BHOLABHAI DEVRAJBHAI BELADIYA (SAGAR) F/O DECD. KHIMJIBHAI B,NANDUBEN BHOLABHAI BELADIYA (SAGAR) M/O DECD. KHIMJIBHAI B,REKLHABEN KHIMJIBHAI BELADIYA (SAGAR) W/O DECD. KHIMJIBHAI B,PIYUSH KHIMJIBHAI BELADIYA S/ODECD. KHIMJIBHAI BELADIYA MINO,VISHWAS KHIMJIBHAI BELADIYA S/O DECD. KHIMJIBHAI BELADIYA,MANHARDAS SHIVRAMBHAI DUDHRIJIA (BAWAJI)	RULE SERVED,(MR SANDEEP N BHATT)
8835	FA/2836/1999	17/04/2018	MAHESHKUMAR KANAYALAL PATEL,BOSKI MAHESHKUMAR PATEL,SIDDHARTH MAHESHKUMAR PATEL	MR SANDIP C SHAH	AJAY JAIDEVBHAI PATEL,UDYAN CHANDRAKANTBHAI ZHAVERI,UNITED INDIA INSURANCE CO.LTD.,KANAYALAL AMBALAL PATEL,ORIENTAL INSURANCE CO.LTD.	DELETED,MR PH BUCH,MR PALAK H THAKKAR
8836	FA/2838/1999	18/11/2010	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PRASANBEN PRATAPBHAI DHANDHAL (DELETED DURING THE PROCEEDING,RAVINDRA PRATAPBHAI DHANDHAL,URMILA PRATAPBHAI DHANDHAL,DHARMENDRA PRATAPBHAI DHANDHAL,RAGHUBEN LAKHUBHAI DHANDHAL,HARESHBHAI DADBHAI DHANDHAL,LAVJIBHAI BECHARBHAI LIMBASIYA	NOTICE SERVED,(MR SANDEEP N BHATT)
8837	FA/2839/1999	15/03/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PACHAN MANEK GADHVI,HANSHBAI PACHAN GADHVI,DRIVER OF TRUCK NO.MP 04 K-1425,ANAND FATEYCHAND BAFNA,JAMBHA JIVUBHA JADEJA	,SERVED BY AFFIX(N), (MR SURESHM SHAH)
8838	FA/2841/1999	24/12/2019	GEB (GUJARAT URJA VIKAS NIGAM LTD),EXECUTIVE ENGINEER (O&M)	MR DIPAK R DAVE	PRAVIN RAMJI SANGHAR DECD. THRO'HEIRS SONBAI PRAVIN,SONBAI PRAVIN SANGHAR,BHARTI PRAVIN SANGHAR,VIPUL PRAVIN SANGHAR,RAMJI MITHU SANGHAR,MAKBAI RAMJI SANGHAR	,ADVOCATE NOTICE SERVED,MS MAMTA R VYAS

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8839	FA/2844/1999	12/12/2011	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	MANJIBHAI KADVABHAI KOLI,MADHUBEN RAJABHAI KOLI,KADVABHAI MADHABHAI KOLI,MANIBEN KADVABHAI KOLI,POLABHAI MERAMBHAI AHER,KARABHAI MERAMBHAI KOLI	NOTICE SERVED,MS SEJAL K MANDAVIA
8840	FA/2845/1999	16/08/2011	TEJABHAI PABABHAI PATEL,	MS MEGHA JANI	GEB,	MR ANIL S DAVE,(MR SN SINHA)
8841	FA/2847/1999	12/07/2013	GSRTC,	MRS VASAVDATTA BHATT	SISIR RAJENDRAKUMAR MISHRA(MINOR) THRO'KRUSHNAMURARI,MINOR SHRADHA RAJENDRAKUMAR THRO'KRUSHNAMURARI R MISHRA,AHMADMIYA SULEMANBHAI MANSURI	RULE SERVED,MR ASHISH M DAGLI
8842	FA/2848/1999	12/07/2013	GSRTC,	MRS VASAVDATTA BHATT	SISIR RAJENDRAKUMAR MISHRA(MINOR) THRO'KRUSHNAMURARI,MINOR SHRADHA RAJENDRAKUMAR THRO'KRUSHNAMURARI R MISHRA,AHMADMIYA SULEMANBHAI MANSURI,REVENDAS DESAIBHAI PATEL,ORIENTAL INSURANCE CO.LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR ASHISH M DAGLI
8843	FA/2849/1999	12/07/2013	GSRTC,	MRS VASAVDATTA BHATT	SHRADHA RAJENDRAKUMAR MISHRA (MINOR),AHMADMIYA SULEMANMIYA MANSURI,REVENDAS DESAIBHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR ASHISH M DAGLI
8844	FA/2916/1999	20/03/2012	PRIYANKABAHEN VASANTLAL PATEL,	MR BN PATEL	ISMAILMIYA JIVAMIYA BELIM,MUSTAFABHIA GULAMHUSSAIN IPROLIYA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI
8845	FA/2918/1999	24/11/2011	IBRAHIMBHAI MOHMADBHAI PATEL,FATMABEN IBRAHIMBHAI PATEL	MR MTM HAKIM	ILYAS IBRAHIM MUSA BAPU,AMINABEN ADAMBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED
8846	FA/2920/1999	03/02/2012	SHARDABEN FULABHAI VASAVA,	MR MTM HAKIM	PRABHUJI NATHAJI VANJARA,GOPALJI VASHJI VANZARA,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),MS MAMTA R VYAS,MS KARUNA V RAHEVAR
8847	FA/2921/1999	13/03/2012	ARJANBHAI GOPALBHAI,SHANTABEN GOPALBHAI,SURESH GOPALBHAI,VIPUL GOPALBHAI	MS PAURAMI B. SHETH	HEMUBHAI RUPSANGBHAI RATHOD,HARJIBHAI RAJABHAI GANDA,UNITED INDIA INSURANCE CO.LTD.,CHANDUBHAI POPATBHAI VAGHARI,BATUKBHAI USMANBHAI GANCHI,GONSAI INDRAGIRI BALWANTGIRI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS KARUNA V RAHEVAR
8848	FA/2923/1999	17/04/2012	MANGALBHAI SAMANTBHAI HARIJAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SOMALAL LAGHARAM LOCHA,UNITED INDIA INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MS AVANI S MEHTA
8849	FA/2925/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LUHAR BECHARBHAI KALABHAI,SHANKARBHAI KALABHAI DECD. THRO' HEIR MUKESHBHAI LUHAR,MUKESHBHAI SHANKARBHAI LUHAR	,RULE SERVED
8850	FA/2926/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BECHARBHAI KALABHAI LUHAR,MADHABHAI KODARBHAI DECD. THROHEIR MANHARBHAI M LUHAR	RULE SERVED
8851	FA/2927/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANESHBHAI DOLABHAI KUMBHAR,PUNJABHAI MOTIBHAI KUMBHAR	RULE SERVED
8852	FA/2928/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNJABHAI DOLABHAI KUMBHAR,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8853	FA/2929/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANESHBHAI DOLABHAI KUMBHAR,	NOTICE SERVED
8854	FA/2930/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI HARIBHAI PATEL,	RULE SERVED
8855	FA/2931/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KODARBHAI HEMABHAI THRO'HEIRS BHOGIBHAI KODARBHAI,BHOGIBHAI KODARBHAI,MULABHAI KODARBHAI	,RULE SERVED
8856	FA/2932/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KODARBHAI MEHABHAI THRO'HEIR BHOGIBHAI KODARBHAI,BHOGIBHAI KODARBHAI	,RULE SERVED
8857	FA/2933/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMABHAI RAYCHANDBHAI PATEL,	RULE SERVED
8858	FA/2934/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVABHAI HIRABHAI PATEL DECD. THRO'HEIR AMABHAI JIVABHAI,AMABHAI JIVABHAI	,RULE SERVED
8859	FA/2935/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DOLABHAI MANCHAND PATEL DECD. THRO'HEIR DAHYABHAI DOLABHAI,DAHYABHAI DOLABHAI,SHIVABHAI DOLABHAI,BABUBHAI DOLABHAI	,RULE SERVED
8860	FA/2936/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI HEMCHAEND DECD. THRO'HEIR MADHABHAI BHIKHABHAI,MADHABHAI BHIKHABHAI	,RULE SERVED
8861	FA/2937/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALABHAI DHULABHAI THRO' HEIRSRANCHHODBHAI KALABHAI,RANCHHODBHAI KALABHAI	,RULE SERVED
8862	FA/2938/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI LALABHAI DECD.THRO' HEIRS DAHUABHAI M PATEL,DAHUABHAI MOHANBHAI PATEL,MOTIBHAI MOHANBHAI PATEL,JOITBHAI DUNGARBHAI DECD. THROHEIR ARVINDBHAI JOITABHAI,ARVINDBHAI JOITABHAI,AMABHAI DUNGARBHAI,SHIVABHAI DHULABHAI,DHULABHAI HEMABHAI,HIRABHAI JOITABHAI,DHULABHAI LILABHAI DECD. THRO'HEIRS SHANKARBHAI DHULABHAI,SHANKARBHAI DHULABHAI,DAHYABHAI DHULABHAI	,RULE SERVED,UNSERVED EXPIRED (R)
8863	FA/2939/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANKABHAI JIVABHAI PATEL THRO'HEIRS SHANKARBHAI M PATEL,SHANKARBHAI MANKABHAI PATEL,BHIKHABHAI MANKABHAI PATEL	,RULE SERVED
8864	FA/2940/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KACHARABHAI BECHARBHAI DECD. THRO'HEIR NATHABHAI K PATEL,NATHABHAI KACHARABHAI PATEL	,RULE SERVED
8865	FA/2941/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI LILABHAI PATEL,SHANKARBHAI RAMABHAI PATEL	RULE SERVED
8866	FA/2942/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOPALSING KODARSING SOLANKI,SHIVSINH KODARSINH SOLANKI,KISHORSINH KODARSINH SOLANKI	RULE SERVED,UNSERVED EXPIRED (R)
8867	FA/2943/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBARAM MOHANBHAI PATEL,MANKABHAI MOHANBHAI PATEL	RULE SERVED
8868	FA/2944/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANJITSINH ANDARSINH UDAVAT,DEVISINH ANDARSINH UDAVAT,BHAMARSINH ANDARSINH UDAVAT	RULE SERVED
8869	FA/2945/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LILABHAI HIRABHAI PATEL,	UNSERVED EXPIRED (R)
8870	FA/2946/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHAVLAL REVASHANKAR GAMOT,SHANKARLAL JAMNARAM GAMOT	RULE SERVED
8871	FA/2947/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAICHANDBHAI MANKABHAI DECD. THRO'HEIRS MOHANBHAI B PATEL,MOHANBHAI BHICHANDBHAI PATEL,MOTIBHAI BHAICHANDBHAI PATEL	,RULE SERVED
8872	FA/2948/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAICHANDBHAI MANKABHAI DECD. THRO' HEIRS MOHANBHAI B PATEL,MOHANBHAI BHAICHANDBHAI PATEL,MOTIBHAI BHAICHANDBHAI PATEL	,RULE SERVED

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8873	FA/2949/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAICHANDBHAI MANKABHAI DECD. THRO' HEIRS MOHANBHAI B,MOHANBHAI BHAICHANDBHAI,MOTIBHAI BHAICHANDBHAI	,RULE SERVED
8874	FA/2950/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VITHTHALDAS CHHAGANLAL GAMOT,FULSHANKAR CHHAGANLAL GAMOT	RULE SERVED
8875	FA/2951/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHABHAI MULABHAI KUMBHAR,	RULE SERVED
8876	FA/2952/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHABHAI MULABHAI KUMBHAR,AMTHABHAI MULABHAI	RULE SERVED
8877	FA/2953/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHABHAI MULABHAI,AMTHABHAI MULABHAI	RULE SERVED
8878	FA/2954/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI JOITABHAI,JETHABHAI JOITABHAI	RULE SERVED
8879	FA/2955/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI JOITABHAI,JETHABHAI JOITABHAI	RULE SERVED
8880	FA/2956/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LALABHAI MOTIBHAI THRO'HEIR DEVABHAI LILABHAI,DEVABHAI LILABHAI	,RULE SERVED
8881	FA/2957/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LILABHAI MOTHABHAI THRO'HEIRS DEVABHAI LILABHAI KUMBHAR,DEVABHAI LILABHAI KUMBHAR,CHHAGANBHAI JOITABHAI KUMBHAR,JETHABHAI JOITABHAI KUMBHAR	,RULE SERVED
8882	FA/2958/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMTHABHAI MULABHAI KUMBHAR,	RULE SERVED
8883	FA/2959/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHOTALAL VENIRAM GAMOT DECD. THRO'HEIRS MULSHANKAR C GAMOT,MULSHANKAR CHHOTALAL GAMOT,BHOGILAL CHHOTALAL GAMOT	,RULE SERVED
8884	FA/2960/1999	23/07/2010	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JANKI W/O CHUNILAL KASTURCHANDDECD. THRO'HEIR MADHAVLAL,MADHAVLAL CHUNILAL GAMOT	
8885	FA/2961/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JANKI W/O CHUNILAL KASTURCHANDTHRO'HEIRS MADHAVLAL CHUNILAL,MADHAVLAL CHUNILAL,PARVATI W/O JETHALAL GULABRAM THRO' HEIR SHANTABEN JETHALAL,SHANTABEN JETHALAL	,RULE SERVED
8886	FA/2962/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARVATI W/O JETHALAL GULABRAM THRO'HEIR SHANTABEN JETHALAL,SHANTABEN JETHALAL	,RULE SERVED
8887	FA/2963/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MOHANLAL PATEL,MANKABHAI MOHANBHAI PATEL,BECHARBHAI MOHANBHAI PATEL,RANCHHODBHAI MOHANBHAI PATEL	RULE SERVED
8888	FA/2964/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANKABHAI MOHANBHAI PATEL,AMBALAL MOHANBHAI PATEL	NOTICE SERVED
8889	FA/2965/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MOHANBHAI PATEL,MANKABHAI MOHANBHAI PATEL,KACHARABHAI BHIKHABHAI PATEL,SHANKARBHAI MOHANBHAI PATEL	RULE SERVED
8890	FA/2966/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANGABEN W/O DAHYABHAI BHIKHABHAI THRO'HEIR DEVABHAI,DEVABHAI DAHYABHAI	,RULE SERVED
8891	FA/2967/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DIPSINH AMTHABHAI,RATANSINH AMTHABHAI,SETANSINH AMTHABHAI,SARDARSINH AMTHABHAI,JIVAJI AMTHABHAI,LALAJI AMTHABHAI	RULE SERVED
8892	FA/2968/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMABHAI DUNGARBHAI PATEL,	RULE SERVED
8893	FA/2969/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI AMTHABHAI MULABHAI THRO'HEIR PARAG MANKABHAI,PARAG MANKABHAI	,UNSERVED EXPIRED (R)
8894	FA/2970/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KACHARABHAI PUNJABHAI PATEL,	RULE SERVED

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8895	FA/2971/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KACHARABHAI BHIKHABHAI PATEL,RANCHHODBHAI MOHANBHAI PATEL	RULE SERVED
8896	FA/2972/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KACHARABHAI JIVABHAI PATEL DECD. THRO' HEIRS MANKABHAI,MANKABHAI KACHARABHAI PATEL,BECHARBHAI KACHARABHAI PATEL,VITHTHALBHAI KACHARABHAI PATEL	,RULE SERVED
8897	FA/2973/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVABHAI KACHARABHAI PATEL THRO'HEIRS MANKABHAI K PATEL,MANKABHAI KACHARABHAI PATEL,BECHARBHAI KACHARABHAI PATEL,VITHTHALBHAI KACHARABHAI PATEL,SHANKARBHAI MADHABHAI PATEL	,RULE SERVED
8898	FA/2974/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KACHARABHAI BHIKHABHAI PATEL,	RULE SERVED
8899	FA/2975/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANTILAL LALLURAM RAVAL,RAMESHCHANDRA LALLURAM RAVAL	RULE SERVED
8900	FA/2976/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALABHAI DHULABHAI PATEL DECD.THRO'HEIR RANCHHODBHAI K PATEL,RANCHHODBHAI KALABHAI PATEL	,RULE SERVED
8901	FA/2977/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATANBHAI WD/O KODARBHAI HEMCHAND THRO'HEIR KODARBHAI M,KODARBHAI MOHANBHAI	,RULE SERVED
8902	FA/2978/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KODARBHAI MOHANBHAI PATEL,	RULE SERVED
8903	FA/2979/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI MANKABHAI MULABHAI THRO'HEIR PARAGBHAI MANKABHAI,PARAGBHAI MANKABHAI	,UNSERVED EXPIRED (R)
8904	FA/2980/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KACHARABHAI BHIKHABHAI PATEL,SHANKARBHAI MADHABHAI PATEL	RULE SERVED,RULE UNSERVED
8905	FA/2981/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KODARBHAI UDERAM GAMOT,	RULE SERVED
8906	FA/2982/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHEMRAM JOITARAM GAMOT THRO' HEIRS DAHYABHAI MOHANBHAI,DAHYABHAI MOHANBHAI THRO'HEIR SURESHBHAI DAHYABHAI,GANPATBHAI MOHANBHAI,MANILAL MOHANBHAI,LALLUBHAI MOHANBHAI,SURESHBHAI DAHYABHAI	,RULE SERVED
8907	FA/2983/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI MOHANBHAI GAMOT THROHEIRS SURESH DAHYABHAI,SURESH DAHYABHAI,GANPATBHAI MOHANBHAI,MANILAL MOHANBHAI,LALLUBHAI MOHANBHAI	,RULE SERVED
8908	FA/2984/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHEMRAM JOITARAM GAMOT THRO' HEIRS DAHYABHAI MOHANLAL,DAHYABHAI MOHANLAL THRO' HEIR SURESH DAHYALAL,SURESH DAHYALAL,GANPATBHAI MOHANBHAI,MANILAL MOHANLAL	,RULE SERVED
8909	FA/2985/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOVABHAI MULCHAND BHAMBHI,	UNSERVED EXPIRED (R)
8910	FA/2986/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAVANJI KALAJI DABI DECD. THROHEIR SHIVAJI JAVANJI,SHIVAJI JAVANJI	,RULE SERVED
8911	FA/2987/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JOITABHAI JIVABHAI PATEL,	
8912	FA/2988/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVABHAI KHEMABHAI PATEL,PRABHUBHAI KHEMABHAI PATEL	RULE SERVED
8913	FA/2989/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVABHAI KHEMABHAI PATEL,PRABHUBHAI KHEMABHAI PATEL	RULE SERVED
8914	FA/2990/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JOITABHAI BHIKHABHAI PATEL,	UNSERVED EXPIRED (R)

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8915	FA/2991/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVABHAI HIRABHAI PATEL DECD. THRO' HEIR AMABHAI J PATEL,AMABHAI JIVABHAI PATEL,LILABHAI HIRABHAI PATEL	,RULE SERVED,UNSERVED EXPIRED (R)
8916	FA/2992/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI JIVABHAI PATEL DECD.THRO' DEVABHAI DAHYABHAI PATEL,DEVABHAI DAHYABHAI PATEL,JAYANTIBHAI DAHYABHAI PATEL	,NOTICE SERVED
8917	FA/2993/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI JIVABAHI PATEL DECD.THRO'HEIRS DEVABHAI D PATEL,DEVABHAI DAHYABHAI PATEL,JAYANTIBHAI DAHYABHAI PATEL,JOITABHAI JIVABAHI PATEL,SHANKARBHAI JIVABHAI PATEL DECD.THRO'HEIRS AMRUTBHAI,AMRUTBHAI SHANKARBHAI PATEL,BABUBHAI SHANKARBHAI PATEL	
8918	FA/2994/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI MOHANLAL GAMOT THRO'HEIR SURESH DAHYABHAI GAMOT,SURESH DAHYABHAI GAMOT	,RULE SERVED
8919	FA/2995/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI MOHANBHAI GAMOT THROHEIR SURESHBHAI DAHYABHAI GAMO,SURESHBHAI DAHYABHAI GAMOT,PUNJABHAI MANKABHAI PATEL DECDTHRO'HEIR KODARBHAI P PATEL,KODARBHAI PUNJABHAI PATEL	,RULE SERVED,RULE UNSERVED
8920	FA/2996/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI MOHANBHAI GAMOT THROHEIR SURESHBHAI D GAMOT,SURESHBHAI DAHYABHAI GAMOT,GANPATBHAI MOHANLAL GAMOT,MANILAL MOHANLAL GAMOT,LALLUBHAI MOHANLAL GAMOT	,RULE SERVED
8921	FA/2997/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI MOHANLAL GAMOT THRO'HEIR SURESH DAHYABHAI GAMOT,SURESH DAHYABHAI GAMOT,KHEMRAM JOITABHAI DECD THRO' HEIR DAHYABHAI MOHANBHAI,SURESH DAHYABHAI	,RULE SERVED
8922	FA/2998/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI MADHABHAI PATEL,MANKABHAI MADHABHAI PATEL	
8923	FA/2999/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI DOLABHAI PATEL,	RULE SERVED
8924	FA/3000/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI DOLABHAI PATEL,	RULE SERVED
8925	FA/3001/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI HEMABHAI PATEL,	RULE SERVED
8926	FA/3002/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DALSUKHBHAI MAGANBHAI GAMOT THRO'HEIRS LAKHIBEN DALSUKH,LAKHIBEN DALSUKHBHAI,DAHYABHAI MAGANLAL,DAHYABHAI MAGANLAL GAMOT	RULE NOT RECD BACK,RULE SERVED
8927	FA/3003/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LILABHAI HIRABHAI PATEL,	UNSERVED EXPIRED (R)
8928	FA/3004/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI MEHABHAI PATEL,	
8929	FA/3005/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI LILABHAI PATEL DECD.THRO'HEIRS SHANKARBHAI D PATEL,SHANKARBHAI DHULABHAI PATEL,DAHYABHAI DHULABHAI PATEL	
8930	FA/3006/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARAYAN GULABCHAND GAMOT DECD.THRO'HEIRS BACHUBHAI N GAMOT,BACHUBHAI NARAYANDAS GAMOT,VASANTIBEN NARAYANDAS GAMOT,KASHINATH GULABCHAND GAMOT,KODARLAL GULABCHAND GAMOT,JAYSHANKAR GULABCHAND GAMOT	,RULE SERVED,UNSERVED EXPIRED (R)
8931	FA/3007/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARAYAN GULABCHAND GAMOT THRO'HEIRS BACHUBHAI NARAYANDAS,BACHUBHAI NARAYANDAS,VASANTIBEN NARAYANDAS	,RULE SERVED
8932	FA/3008/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATHABHAI MULABHAI BHAMBHI,	UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8933	FA/3009/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATHABHIA MULABHAI BHAMBHI,AMTHABHAI MULABHAI BHAMBHI	UNSERVED EXPIRED (R)
8934	FA/3010/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATHABHAI MULABHAI BHAMBHI,AMTHABHAI MULABHAI BHAMBHI,MANKABHAI MULABHAI BHAMBHI	UNSERVED EXPIRED (R)
8935	FA/3011/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PASHABHAI MADHABHAI PATEL,	RULE SERVED
8936	FA/3012/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI LILABHAI PATEL DECD.THRO'HEIRS SHANKARBHAI D PATEL,SHANKARBHAI DHULABHAI PATEL,DAHYABHAI DHULABHAI PATEL,JOITABHAI DUNAGARHAI PATEL DECD.THRO'HEIRS ARVIND JOITABH,ARVIND JOITABHAI,AMABHAI DUNGARBHAI	,RULE SERVED
8937	FA/3013/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LILABHAI DHULABHAI PATEL,PASHABHAI MADHABHAI PATEL	RULE SERVED
8938	FA/3014/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PITAMBER MANKESHWAR GAMOT THROHEIRS BABULAL PITAMBERDAS,BABULAL PITAMBARDAS,SANTOKBEN PITAMBARDAS,NATWARLAL PITAMBARDAS	,RULE SERVED,UNSERVED EXPIRED (R)
8939	FA/3015/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANKERLAL MANKESHWAR GAMOT THRO'HEIR KACHABEN SHANKERLAL,KACHABEN SHANKERLAL	,RULE SERVED
8940	FA/3016/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GAMOT POPATLAL MANEKSHWAR,	
8941	FA/3017/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI PASHABHAI MALCHAND,	RULE SERVED
8942	FA/3018/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF PATEL PUNJABHAI MANKABHAI,KODARBHAI PUNJABHAI,DAHYABHAI PUNJABHAI	,RULE SERVED
8943	FA/3019/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BACHARBHAI KHAMABHAI (DELETED),RANCHODBHAI HEMABHAI,DAHYABHAI HEMABHAI,HEIRS OF DECD.BAI PURSI WD/O KEDAR JIVA,BHIKHABHAI BECHARBHAI,JETHABHAI BACHARBHAI	,RULE SERVED,RULE UNSERVED
8944	FA/3020/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF BAI PURI WD/O PATEL KODAR JVIA,LILABHAI BECHARBHAI,PASHABHAI MADHABHAI	,RULE SERVED
8945	FA/3021/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF BAI PURI WD/O PATEL KODAR JIVA,LILABHAI BECHARBHAI	,RULE SERVED
8946	FA/3022/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF DODBHAI WD/O KODAR JIVA,BAI MONGHI	RULE SERVED,UNSERVED EXPIRED (R)
8947	FA/3023/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF DOD PATEL BECHARBHAI HEMCHAND,RAMABHAI BECHARBHAI	,RULE SERVED
8948	FA/3024/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.BECHARBHAI KHEMABHAI HARIBHAI,BHIKABHAI BECHARBHAI,JETHABHAI BECHARBHAI	,RULE SERVED
8949	FA/3025/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BECHARBHAI DEVABHAI,	RULE SERVED
8950	FA/3026/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BECHARBHAI MOHANBHAI,	RULE SERVED
8951	FA/3027/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIRABHAI JOITABHAI PATEL,BECHARBHAI JOITABHAI PATEL,UMABHAI JOITABHAI PATEL	RULE SERVED
8952	FA/3028/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHAI BECHARBHAI HIRABHAI,HEIRS OF DECD.KUSHALBHAI JIVABHAI,BECHARBHAI HIRABHAI	RULE SERVED
8953	FA/3029/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI BECHARBHAI HIRABHAI,	RULE SERVED
8954	FA/3030/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF BHAICHANDBHAI MANKABHAI PATEL,MOTIBHAI BHAICHANDBHAI PATEL,MOHANBHAI BHAICHANDBHAI PATEL	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8955	FA/3031/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.BAI MANGHI KODAR JIVA,LILABHA BECHARBHAI,HEIRS OF BOD PURI W/O KODAR JOVA,LILABHAI BECHARBHAI,HEIRS OF PATEL BHAICHANDBHAI MANKABHAI,MOTIBHAI BHAICHANDBHAI PATEL,MOHANBHAI BHAICHANDBHAI PATEL	,RULE SERVED
8956	FA/3032/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF PANCHAL BHIKHA DEVA,AMRUTBHAI BHIKABHAI,LILABHAI BHIKABHAI	,RULE UNSERVED
8957	FA/3033/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKHABHAI LILABHAI,	
8958	FA/3034/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKHABHAI KANCHARBHAI,PATEL RANCHODBHAI KACHARABHAI,PATEL REVABEN KARCHARBHAI,HEIRS OF MANCHIBEN KACHARABHAI,BHIKHABHAI KACHARABHAI,RANCHODBHAI KACHARABHAI,REVABEN KACHARABHAI	,RULE SERVED
8959	FA/3035/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKHABHAI KACHARABHAI,PATEL RANCHODBHAI KACHARABHAI,PATEL REVABEN KACHARABHAI,HEIRS OF MACHHIBEN KACHARABHAI,BHIKHABHAI KACHARABHAI,RANCHODBHAI KACHARABHAI,REVABEN KARCHARABHAI,SHANKERBHAI RAMABHAI	,RULE SERVED
8960	FA/3036/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKABHAI BECHARBHAI,PATEL DAHYABHAI BECHARBHAI	RULE SERVED
8961	FA/3037/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF KACHARABHAI BECHARBHAI,MOTIBHAI KACHARABHAI,BHIKHABHAI BECHARBHAI,DAHYABHAI BECHARBHAI,JOITABHAI JIVABHAI,HEIRS OF SHANKERBHAI JIVABHAI,AMRUTHBHAI SHANKERBHAI,HEIRS OF DAHYABHAI JIVABHAI,DEVABHAI DAHYABHAI	
8962	FA/3038/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMABHAI RAYCHANDBHAI,PATEL BHIKABHAI BECHARBHAI,PATEL DAHYABHAI BECHARBHAI	RULE SERVED
8963	FA/3039/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.DOLABHAI MEMCHANDBHAI,DAHYABHAI DALABHAI,SHIVABHAI DOLABHAI,BABUBHAI DOLABHAI	,RULE SERVED
8964	FA/3040/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF BHIKABHAIRAMCHANDBHAI,MADHABHAI BHIKHABHAI	,RULE SERVED
8965	FA/3041/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MADHABHAI KHEMABHAI,LILABHAI HIRABHAI,JIVIBEN KHEMABHAI	,RULE UNSERVED
8966	FA/3042/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF GAMOT MANILAL MOHANLAL,KANTILAL MOHANLAL	
8967	FA/3043/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MULABHAI KODARBHAI,ISHWARBHAI MULABHAI	,RULE SERVED
8968	FA/3044/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF SANTOKBEN WD/O GULABCHAND KIRPARAM,NARAYAN GULABRAM GAMOT	
8969	FA/3045/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI MANKABHAI MULCHANDBHAI,	RULE SERVED
8970	FA/3046/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI MANKABHAI MULCHANDBHAI,BHAMBHI BECHARBHAI MULCHANDBHA,HEIRS OF MANKABHAI MULABHAI,PARAGBHAI MANKABHAI	,RULE SERVED,UNSERVED EXPIRED (R)
8971	FA/3047/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANKABHAI MADHABHAI,	RULE SERVED
8972	FA/3048/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANKABHAI KACHARABHAI HEMABHAI,	RULE SERVED
8973	FA/3049/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAVAL KANTIBHAI LALLUBHAI,RAVAL RAMESHBHAI LALLUBHAI,HEIRS OF DECD.MAGANBHAI DOLATRAM,RAVAL CHANDULAL MAGANLAL	,RULE SERVED

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8974	FA/3050/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF RAVAL MAGANLAL DOLATRAM,CHANDULAL MAGANLAL	,RULE SERVED
8975	FA/3051/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANKABHAI KACHARABHAI,BECHARBHAI KACHARABHAI	RULE SERVED
8976	FA/3052/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL LILABHAI DHULABHAI,HEIRS OF PATEL MOHANBHAI RAICHANDBHAI,BHIKHABHAI MOHANBHAI	,RULE SERVED
8977	FA/3053/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANKABHAI MADHABHAI,HEIRS OF BECHARBHAI HEMCHANDBHAI,RAMABHAI BECHARBHAI	,RULE SERVED
8978	FA/3054/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANKABHAI MADHABHAI PATEL,DAHYABHAI MADHABHAI PATEL	
8979	FA/3055/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANKABHAI MADHABHAI,PATEL KACHARABHAI PUNJABHAI	RULE SERVED
8980	FA/3056/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.BECHARBHAI KHEMABHAI,BHIKHABHAI BECHARBHAI PATEL,JETHABHAI BECHARBHAI PATEL	,RULE SERVED
8981	FA/3057/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL AMBALAL MOHANBHAI,PATEL MANKABHAI MOHANBHAI	RULE SERVED,RULE UNSERVED
8982	FA/3058/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.ALKHI WD/O MANCHHA RAICHAND,BHIKHABHAI MOHANBHAI	,RULE SERVED
8983	FA/3059/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.PATEL MOHANBHAI LALABHAI,DAHYABHAI MOHANBHAI,MOTIBHAI MOHANBHAI,SHIVABHAI DHULABHAI	,RULE SERVED
8984	FA/3060/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.MOHANBHAI LILABHAI PATEL,DAHYABHAI MOHANBHAI,MOTIBHAI MOHANBHAI,PATEL AMTHABHAI DUNGARBHAI,HEIRS OF JOITABHAI DUNGARBHAI,ARVINDBHAI JOITABHAI,HEIRS OF DHULABHAI LILABHAI,SHANKARBHAI DHULABHAI,DAHYABHAI DHULABHAI,HEIRS OF MULCHAND RAMABHAI,MANKABHAI MULCHANDHBHAI	,RULE SERVED
8985	FA/3061/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI MANKABHAI MULCHANDBHAI,BHAMBHI GOVABHAI MULCHANDBHAI,BHAMBHI PASABHAI MULCHANDBHAI	RULE SERVED,UNSERVED EXPIRED (R)
8986	FA/3062/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MOHANBHAI RAMABHAI,BHIKHABHAI MOHANBHAI,HEIRS OF BAI PURI WD/O KODAR JIVA,LILABHAI BECHARBHAI PATEL,PATEL BAI MOGHI KODAR JIVA	,RULE SERVED
8987	FA/3063/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MADHABHAI BHIKHABHAI,	RULE SERVED
8988	FA/3064/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.GAMOT MADHAVLAL SURAJRAM,MANJULABEN WD/O MADHAVLAL SURAJRAM	,RULE SERVED
8989	FA/3065/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.GAMOT SANTOKBEN MADHAVLAL,GAMOT BACHUBHAI NARAYANDAS,GAMOT VASANTIBEN NARAYANDAS,HEIRS OF DECD.MANIBEN MADHAVLAL,HEIRS OF GAMOT MIRABEN MADHAVRAM	,RULE SERVED
8990	FA/3066/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF GAMOT NARAYAN GULABCHAND,BACHUBHAI NARAYANBHAI,VASANTIBEN NARAYANBHAI	,RULE SERVED
8991	FA/3067/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL HIRABHAI MOTIBHAI,	RULE SERVED
8992	FA/3068/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF BECHARBHAI HEMCHAND,PATEL RAMABHAI BECHARBHAI	,RULE SERVED
8993	FA/3069/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAMBHI HIRABHAI KHEMABHAI,	RULE SERVED
8994	FA/3070/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF BAI KODARI MOTHER OF HIRA KHEMA,HIRABHAI KHEMABHAI	,RULE SERVED

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8995	FA/3071/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF PATEL RAICHAND MANCHHABHAI,RAMESHBHAI RAICHANDBHAI	,RULE SERVED
8996	FA/3072/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF RAICHAND MANCHHABHAI,RAMESHBHAI RAICHANDBHAI	,RULE SERVED
8997	FA/3073/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMABHAI DHULABHAI,	RULE SERVED
8998	FA/3074/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMABHAI DHULABHAI,HEIRS OF PATEL KALABHAI DHULABHAI,RANCHODBHAI KALABHAI	,RULE SERVED
8999	FA/3075/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RANCHODBHAI MOHANBHAI,	RULE SERVED
9000	FA/3076/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BECHARBHAI MOHANBHAI,AMBALAL MOHANBHAI,RANCHODBHAI MOHANBHAI,MANKABHAI MOHANBHAI	RULE SERVED
9001	FA/3077/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RANCHODBHAI HEMABHAI,PATEL DAHYABHAI8 HEMABHAI	RULE SERVED
9002	FA/3078/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HERIS OF DECD.RANCHODBHAI HEMABHAI,RAMA RAICHAND,	RULE SERVED
9003	FA/3079/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMABHAI RAICHAND,PATEL BHIKHABHAI BECHARBHAI,PATEL DAHYABHAI BECHARBHAI	RULE SERVED
9004	FA/3080/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL LILABHAI BECHARBHAI,	RULE SERVED
9005	FA/3081/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL LILABHAI DHULABHAI,PATEL SHIVABHAI DHULABHAI	RULE SERVED
9006	FA/3082/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL LIABHAI DHULABHAI,PATEL PASABHAI MADHABHAI	RULE SERVED
9007	FA/3083/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL LILABHAI DHULABHAI,	RULE SERVED
9008	FA/3084/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PANCHAL VENABHAI HIRABHAI,	RULE SERVED
9009	FA/3085/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF VIRABHAI DEVABHAI PATELK,SHANKARBHAI VIRABHAI PATEL,BECHARBHAI DEVABHAI PATEL	,RULE SERVED
9010	FA/3086/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF VIRABHAI DEVABHAI,SHANKARBHAI VIRABHAI	,RULE SERVED
9011	FA/3087/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF GAMOT SHANKARBHAI MANKESHBHAI,RAMESHBHAI SHANKARBHAI,KANCHANBEN SHANKARLAL	,RULE SERVED
9012	FA/3088/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF PATEL SHANKARBHAI JIVABHAI,AMRUTBHAI SHANKARBHAI,BABUBHAI SHANKARBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
9013	FA/3089/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF PATEL MADHABHAI KHEMABHAI,SHANKARBHAI MADHABHAI,LILABHAI HIRABHAI	,RULE SERVED,UNSERVED EXPIRED (R)
9014	FA/3090/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL SHANKARBHAI MADHABHAI,	RULE SERVED
9015	FA/3091/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL SHIVABHAI DHULABHAI,	RULE SERVED
9016	FA/3092/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKHABHAI LILABHAI,HEIRS OF DECD. DULABHAI HEMCHANDBHAI,DAHYABHAI DOLABHAI PATEL,SHIVABHAI DOLABHAI PATEL,PATEL SHANKARBHAI RAMABHAI,PATEL MANKABHAI KACHARABHAI	
9017	FA/3093/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL SHANKARBHAI DHULABHAI,	RULE SERVED

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9018	FA/3094/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF SHANKARBHAI JIVABHAI,AMRUTBHAI SHANKARBHAI,BABUBHAI SHANKARBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
9019	FA/3095/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANKABHAI KACHARABHAI JIVABHAI,HEIR OF RAICHAND MANCHHABHAI,RAMESHBHAI RAICHANDBHAI	,RULE SERVED
9020	FA/3096/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF PATEL MOHANBHAI RAMCHANDRA,BHIKHABHAI MOHANBHAI	,RULE SERVED
9021	FA/3097/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF GOSAI MOTIBHARTHI NATHUBHAI,KAILASHBHARTHI MOTIBHARTHI	,RULE SERVED
9022	FA/3098/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHARAN MORDDAN JIVATDAN,	RULE SERVED
9023	FA/3099/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF KUMBHAR JIVABHAI MANKABHAI,REVABHAI JIVABHAI,DAHYABHAI JIVABHAI	,RULE SERVED
9024	FA/3100/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	REVA JIVA KUMBHAR,	RULE SERVED
9025	FA/3101/1999	03/05/2013	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF MEHTA CHANDULAL NANCHAND,JAYANTILAL CHANDULAL	
9026	FA/3102/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF TRIVEDI PRABHASHANKAR REVASHANKAR,HARIPRASAD PRABHASHANKAR	,RULE SERVED
9027	FA/3103/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF BHIKHABHAI HEMCHAND,PATEL MADHABHAI BHIKHABHAI	,RULE SERVED
9028	FA/3104/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANKABHAI KACHARABHAI HEMABHAI,	RULE SERVED
9029	FA/3105/1999	12/09/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF RAMI WD/O MOTI MANCHHA PATEL,BHIKHABHAI BECHARBHAI,JETHABHAI BECHARBHAI,PASABHAI MOTIBHAI	,RULE SERVED,RULE UNSERVED
9030	FA/3106/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MOHANBHAI LILABHAI,MOTIBHAI MOHANBHAI,DAHYABHAI MOHANBHAI	,RULE SERVED
9031	FA/3107/1999	08/08/2008	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF MOHANBHAI RAICHAND,MANKABHAI MOHANBHAI	,RULE SERVED
9032	FA/3124/1999	10/11/2016	AHMEDABAD MUNICIPAL CORPORATION,	MR BP TANNA	GUJARAT STATE CHAMBERS OF AGRICULTURE,	DS AFF.NOT FILED (N)
9033	FA/3125/1999	13/06/2011	AHMEDABAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	GUNVANTBHAI B SHAH,	NOTICE SERVED BY DS
9034	FA/3448/1999	26/07/2019	PUNJAB ALKALIES & CHEMICALS LTD,	MR SHIRISH JOSHI	DWARKADAS VALJI SALT WORKS,	MR NIRAV C THAKKAR, (MR KAMLESH C KOTECHA)
9035	FA/3678/1999	21/12/2011	NAIK RAMSINGH,UNION OF INDIA	MS RV ACHARYA	USHABEN JASHWENTLAL MODI,ROHITKUMAR JASHVANTLAL MODI,MINOR JIGNESHKUMAR JASHVANTLALMODI,THRO'MOTHER USHABEN MODI,KANUBHAI R MODI,MAHESHBHAI KHUSALDAS SHAH,NEW INDIA ASSURANCE CO LTD	(MR JD AJMERA),MR DR BHATT,MR MP PRAJAPATI
9036	FA/3698/1999	30/07/2012	SHARADBHAI JAYRAMBHAI JASANI,	MR MC BHATT,MS HIMALI M DAVE	DOLATGAR PREMGAR BAVAJI,SAKARBEN HABIBBHAI POPATIYA,NATIONAL INSURANCE CO LTD,ASHWINBHAI H SARVAIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MS MEGHA JANI
9037	FA/3736/1999	03/07/2008	PATEL VITTHALBHAI VENIDAS THRO' LEGAL HEIRS,	MR AMIT C NANAVATI	STATE OF GUJARAT,SPL.LAQ OFFICER,DY.GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR AJAY R MEHTA

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9038	FA/3737/1999	03/07/2008	PATEL KANJIBHAI VITTHALBHAI,	MR AMIT C NANAVATI	STATE OF GUJARAT,SPL.LAQ OFFICER,DY.GENEREAL MANAGER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR AJAY R MEHTA
9039	FA/3738/1999	03/07/2008	PATEL BABUBHAI VITTHALBHAI,	MR AMIT C NANAVATI	STATE OF GUJARAT,SPL.LAQ OFFICER,DY.GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR AJAY R MEHTA
9040	FA/3739/1999	03/07/2008	PATEL BABUBHAI VITTHALDAS,	MR AMIT C NANAVATI	STATE OF GUJARAT,SPL.LAQ OFFICER,DY.GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR AJAY R MEHTA
9041	FA/3741/1999	03/07/2008	HEIRS OF DEC VIRAMBHAI AMTHIDAS &,KASHIBEN W/O PATEL VIRAMBHAI AMATHIDAS,PATEL AMBALAL VIRAMDAS,PAEL RAMANLAL VIRAMDAS,PATEL ARVINDBHAI VIRAMDAS,PATEL BHAILALBHAI VIRAMBHAI	MR AMIT C NANAVATI	STATE OF GUJARAT,SPL.LAQ OFFICER,DY.GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR AJAY R MEHTA
9042	FA/3764/1999	03/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	HANSABEN WD/O GANAJI VADHAJI THAKORE,VARSHABEN D/O GANAJI VADHAJI THAKORE,VADHAJI KALAJI THAKORE,BHIKHIBEN VADHAJI THAKORE,PRATAPBHAI RUPSIBHAI THAKKAR,UKAJI BHUTAJI RAJPUT	MR MEHUL H RATHOD,MR VC VAGHELA
9043	FA/3765/1999	30/07/2008	UNION OF INDIA,	MR RAVI KARNAVAT	SUNIL VIRSING SADIYA,	MR PJ MEHTA
9044	FA/3769/1999	29/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	SUDHIR @ GANESH BAPULAL PATEL,JAIKUMAR CHANDGI,SPIE CAPAG/NKK/TOYO CONSORTIUM	,MR CJ VIN
9045	FA/3770/1999	13/03/2012	RAMESH NAGA NANERA DECD.THR' HEIRS & LR.,SAGAR NAGA RANA,MANIBEN NAGA,RAMILABEN NAGA,MOTIBEN RANA,MINOR SAVITA NAGA,MINOR ARVIND NAGA	MR JASWANT K SHAH	NATIONAL INSURANCE CO LTD,JOGINDERSINGH PURANSINGH DELETED CT.ORDER DTD.03-08-01.	,MR RK MISHRA
9046	FA/3771/1999	16/04/2008	NAMDEV RAMDAS PATIL,	(MR RS PANJWANI)	MAHENDRABHAI DHANJIBHAI CHAUHAN,SHROFF ENGINEERING CO.,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9047	FA/3772/1999	26/03/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	LILABA SATAJI CHUDASAMA,JILUBHA SATAJI CHUDASAMA,UDESINH SATAJI CHUDASAMA,GNANBA SATAJI CHUDASAMA,SANDHI SALEMAN ISMAIL GAJAN,SANDHI SALEMAN ISMAIL	NOTICE SERVED,MR RS SANJANWALA
9048	FA/3776/1999	08/08/2008	UNION OF INDIA,	MR RAMNANDAN SINGH	SAVITABEN RANCHODBHAI PARMAR,PRAVINKUMAR RANCHODBHAI PARMAR,CHANDRAKANT RANCHODBHAI PARMAR	MR PJ MEHTA
9049	FA/3780/1999	06/09/2012	HINDUSTAN GAS & INDUSTRIES LTD,	MR NAVIN K PAHWA	RAMESHBHAI MANJIBHAI PATEL,	MR NILESH A PANDYA,MR KM SHETH
9050	FA/3782/1999	16/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	CHAKUBHAI HIRABHAI DECD. THRO'HEIRS SONABEN CHAKUBHAI MAKWAN,SONABEN CHAKUBHAI MAKWANA,KANJI CHAKUBHAI MAKWANA,GOVIND CHAKUBHAI MAKWANA,DINESH CHAKUBHAI MAKWANA,HANIF ABDUL PINJARA, RICKSHAW DRIVER,AA MODI	,RULE SERVED,(MR SANDEEP N BHATT)
9051	FA/3783/1999	30/07/2008	UNION OF INDIA,	MR NS SHEVADE	SHANIBEN DAHYABHAI SOLANKI,	
9052	FA/3784/1999	22/08/2008	UNION OF INDIA,	MR NS SHEVADE	SUNILKUMAR JESINGBHAI SHAH,	RULE SERVED
9053	FA/3785/1999	30/06/2010	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	DIPESH RAMESHBHAI GOSWAMI,RAMESHBHAI RADHAPRASAD GOSWAMI	MR TUSHAR MEHTA,(MR KR RAVAL)

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9054	FA/3786/1999	22/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	MOTIBEN GORDHANBHAI KHUNT,SHAILESH GORDHANBHAI KHUNT,MANISHA GORDHANBHAI KHUNT,GIRISH GORDHANBHAI KHUNT,DINESH AMBALAL KOLI,SURESH AMBALAL KOLI,ORIENTAL INSURANCE CO.LTD.,NITIN VITTALBHAI JANI	NOTICE SERVED,MR DJ CHAUHAN,MR MA PAREKH
9055	FA/3789/1999	15/03/2012	RATUBHA VELJI SODHA,NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA	VINODBHAI KAKUBHAI DUDIA,ISMAIL RAMJU SAMEJA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9056	FA/3793/1999	29/02/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	THAKOR AMARAJI DIWANJI,MER NAGAJAN UKARDA,NAGAJAN VEJABHAI ODEDARA,ORIENTAL INSURANCE CO,ISHWERLAL SHANKERLAL RAVAL	RULE SERVED,MR AMIT C NANAVATI
9057	FA/3794/1999	26/06/2013	OIL & NATURAL GAS COMMISSION,	MR RAJNI H MEHTA	PRAJAPATI HARJIVAN PUNJIRAM,PRAJAPATI KESHAVLAL PUNJIRAM LEGAL HEIRS & L.RS.,HIRABEN SANDHRAM PRAJAPATI,SHAKIBEN CHATURDAS PRAJAPATI,PRAHLADBHAI KESHAVLAL PRAJAPATI,NARMADABEN SANDHRAM PRAJAPATI,KANTIBHAI KESHAVLAL PRAJAPATI,KANTABEN JAYANTILAL PRAJAPATI,SHARDABEN PRAHLADBHAI PRAJAPATI,NARENDRABHAI KESHAVLAL PRAJAPATI,PRAJAPATI SHANKERLAL PUNJIRAM,PRAJAPATI AMBALAL PUNJIRAM	MR AMIT C NANAVATI
9058	FA/3795/1999	25/04/2012	PARSHOTTAM JETHABHAI PATEL,ORIENTAL INSURANCE CO LTD	MR AJAY R MEHTA	MAHIJIBHAI VAGHJIBHAI THAKORE,DAHIBEN MAHIJIBHAI THAKORE,KAMLABEN WD/O SOMABHAI MAHIJIBHAI,MINOR SURAJBEN SOMABHAI MAHIJIBHAI,MINOR KOKIBEN SOMABHAI MAHIJIBHAI	MR KV SHELAT
9059	FA/3797/1999	22/02/2012	GUJARAT STATE ROAD TRANSPORT SCORPORATION,	MR HEMANT S SHAH	SAVITABEN PREMJIBHAI PATEL,KAUSHIK PREMJIBHAI PATEL,RAJU PREMJIBHAI PATEL,ATUL PREMJIBHAI PATEL,DINESH AMBALAL KOLI,SURESH AMBALAL KOLI,ORIENTAL INSURANCE CO.LTD.,NITIN VITTHALBHAI JANI	NOTICE SERVED,MR DJ CHAUHAN,MR MA PAREKH
9060	FA/3880/1999	26/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	VIJAYBHAI BHAVANBHAI NAKUM,MANOJ EKANATH HIRA,CHHAGANBHAI BHAVANBHAI NAKUM	RULE SERVED,MR RC KAKKAD
9061	FA/3990/1999	30/11/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HUSEIN AMAD SODHA,JOLUBAI HUSEIN SODHA,ABDULSHAKUR AMAD MANJOTI,ROMATBHAI KASAM MANJOTHI	NOTICE SERVED,MR MA KHARADI,MR MA MEMON
9062	FA/3991/1999	12/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MADHUBEN SHANABHAI BHARWAD,MINOR GEETABEN SHANABHAI BHARWAD,THRO'MADHUBEN BHARWAD,TINULAL AMRUTLAL PANDYA,JAKSHIBHAI LAKHABHAI BHARVAD	MR DHARMESH V SHAH,MR CR MISHRA
9063	FA/3993/1999	26/12/2011	NEW INDIA ASSURANCE CO.LTD.,NEW INDIA ASSURANCE CO LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHIRAJLAL D PARMAR DECD.THR'HEIRS & L.R.,MADHUBEN DHIRAJLAL PARMAR.,USABEN DHIRAJLAL PARMAR.,MANISHBHAI DHIRAJLAL PARMAR,SAMJUBENDHARASHIBHAI PARMAR,HAMIDKHAN KASAMBHAI,GOVINDBHAI ARJANBHAI,JIVANBHAI MONGHABHAI	,DELETED,RULE SERVED,MR HARDIK C RAWAL
9064	FA/4003/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KARSANBHAI JESABHIA MAKWANA (DECD.THRO.HEIRS & LR'S),VASANTIBEN KARSANBHAI MAKWANA,AJAY KARSANBHAI MAKWANA,LALJI KARSANBHAI MAKWANA,MUKTA KARSANBHAI MAKWANA,JEHABHAI @ JESABHAI SHANABHAI MAKWANA,BHAYABEN JESINGHBHAI MAKWANA,BABU @ PRABHAT GIGABHAI AHIR,JESINGBHAI GIGABHAI AHIR	,(MR SANDEEP N BHATT),MR MRUGEN K PUROHIT

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9065	FA/4004/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MERAMBHAI ARJANBHAI LAMBARIA,BABU @ PRABHAT GIGABHAI AHIR,JESINGHBHAI GIGABHAI AHIR	(MR SANDEEP N BHATT),MR MRUGEN K PUROHIT
9066	FA/4005/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VIBHABHAI DEVABHAI RATHADIA,BABU @ PRABHAT GIGABHAI AHIR,JESINGHBHAI GIGABHAI AHIR	NOTICE SERVED,(MR SANDEEP N BHATT)
9067	FA/4006/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SAMATBHAI KADAVABHAI KAKUDIA,BABU @ PRABHAT GIGABHAI AHIR,JESINGHBHAI GIGABHAI AHIR	(MR SANDEEP N BHATT),MR MRUGEN K PUROHIT
9068	FA/4007/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI DEHABHAI KAKUDIA,BABU @ PRABHAT GIGABHAI AHIR,JESINGHBHAI GIGABHAI AHIR	(MR SANDEEP N BHATT),MR MRUGEN K PUROHIT
9069	FA/4008/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RATNABHAI POPATBHAI KUKADIA,BABU,@ PRABHAT GIGABHAI AHIR,JESINGBHAI GIGABHAI AHIR.	(MR SANDEEP N BHATT),MR MRUGEN K PUROHIT
9070	FA/4009/1999	03/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DUDHIBEN POPATBHAI KUKADIA,BABU @ PRABHAT GIGABHAI AHIR,JESINGHBHAI GIGABHAI AHIR	(MR SANDEEP N BHATT),MR MRUGEN K PUROHIT
9071	FA/4011/1999	29/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MAHESHCHANDRA UMIYASHANKER PANDYA [DECD.THRO.HERIS & LR'S,CHANDRIKABEN MAHESHCHANDRA PANDYA,JOGHISHA MAHESHCHANDRA PANDYA,JIGNYA MAHESHCHANDRA PANDYA,SAGIR KETAN MAHESHCHANDRA PANDYA,SAGIR KEYUR MAHESHCHANDRA PANDYA,JAGARSINGH RAMSINH,GUJARAT STATE ROAD TRANSPORT CORPORATION,BATUKBHAI TAPUBHAI BHARWADIA,ANVARLAL KASAMALI TEJANI,JAGARSINH RAMSINH,G.S.R.T.C THROUGH ITS DIVISIONAL MANAGER,BATUKBHAI TAPUBHAI BHARWADIA,ANVARALI KASAMALI TEJANI	,DELETED,RULE SERVED,MR HS MUNSHAW,MR YM THAKKAR,MR MUKESH H RATHOD
9072	FA/4012/1999	29/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	USMANBHAI MAHMEDBHAI AJMERI (DECD.THRO.HEIRS & LR'S),MUMTAJBEN USMANBHAI,MEHBOOBBHAI USMANBHAI,ARIFBHAI USMANBHAI,FARZANA USMANBHAI,JAGARSINH RAMSINH,GUJARAT STATE ROAD TRANSPORT CORPORATION,BATUKBHAI TAPUBHAI BHARWADIA,ANAVARALI KASAMALI TEJANI,JAGARSINH RAMSINH,G S R T C THROUGH ITS DIVISIONAL MANAGER,,BATUKBHAI TAPUBHAI BHARWADIA,ANVARALI KASAMALI TEJANI	,DELETED,RULE SERVED,MR HS MUNSHAW,MR MUKESH H RATHOD
9073	FA/4013/1999	29/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAFULKUMAR BABULAL JAISWAL,JAGARSINH RAMSINH,GUJARAT STATE ROAD TRANSPORT CORPORATION,BATUKBHAI TAPUBHAI BHARWADIA,ANVARLALI KASAMALI TEJANI	DELETED,RULE SERVED,MR KETAN A DAVE,MR HS MUNSHAW,MR MUKESH H RATHOD
9074	FA/4014/1999	29/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANHARLAL CHHAGANLAL DOSHI,JAGARSINH RAMSINH,GUJARAT STATE ROAD TRANSPORT CORPORATION,BATUKBHAI TAPUBHAI BHARWADIA,ANAVARALI KASAMALI TEJANI	DELETED,RULE SERVED,MR HS MUNSHAW,MR MUKESH H RATHOD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9075	FA/4015/1999	18/07/2008	SPECIAL LAND ACQUISITION OFFICER,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER	ARVINDKUMAR KACHARDAS PATEL,	
9076	FA/4021/1999	24/01/2019	PATEL AND PATEL,	MS MAYA N BHAVNANI,MR GT DAYANI	GOVINDSINH BANESINH,JAYENDRASINH BANESINH,GUJARAT HOUSING BOARD	RULE SERVED,MR HASMUKH C PATEL
9077	FA/4024/1999	24/01/2019	PATEL AND PATEL,	MS MAYA N BHAVNANI,MR GT DAYANI	GOVINDSINH BANESINH,GUJARAT HOUSING BOARD	RULE SERVED,MR HASMUKH C PATEL
9078	FA/4025/1999	24/01/2019	PATEL AND PATEL,	MS MAYA N BHAVNANI,MR GT DAYANI	VASANTBA BAVANSINH,LAXMIBA BAVANSINH,SHANTIBA BAVANSINH,MANUBA BAVANSINH,GUJARAT HOUSING BOARD	RULE SERVED,MR HASMUKH C PATEL
9079	FA/4029/1999	24/01/2019	PATEL AND PATEL,	MS MAYA N BHAVNANI,MR GT DAYANI	DITUBHA PRATAPSINH,PARSANBA DITUBHA,GIRAMBA DITUBHA,BHIKHBBHA DITUBHA,KANUBHA DITUBHA,GUJARAT HOUSING BOARD	RULE SERVED,MR HASMUKH C PATEL
9080	FA/4040/1999	19/07/2016	OIL AND NATURAL GAS COMMISSION LIMITED,	M/S TRIVEDI & GUPTA	BABULAL SOMABHAI JADAV,GANESH KAMDAR COOPERATIVE 3RD SPECIAL LAND ACQUISITION	MR JK PARMAR,HCLS COMMITTEE,MS G R VIJAYALAKSHMI
9081	FA/4047/1999	08/02/2011	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	MANGAJI ATAJI JHALA,ATAJI RANCHODJI JHALA SINCE THR'H HIS HEIRS & LEGAL REP.,MANGAJI ATAJI JHALA,RASIKBHAI CHIMANBHAI BARIYA,KHUMANSINGH NARUBHAI PARMAR,ORIENTAL FIRE & GENERAL INSURANCE CO LTD,BHIKHABHAI SHANKARBHAI THAKORE,SHANABHAI MOHANJI THAKORE	,RULE SERVED,(MR AKIL KURESHI),MR PR NANAVATI,(MR VM PANCHOLI)
9082	FA/4048/1999	16/04/2012	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	RAVUBHA JAMSINH CHUDASAMA,KARSANBHAI JOITABHAI RABARI,MENANDBHAI RAMABHAI ODEDARA,THE ORIENTAL INSURANCE CO.LTD.,PLYUDHBHAI JAYANTILAL SHAH,VINUBA RAVUBHA CHUDASAMA.	RULE SERVED,(MR SANDEEP N BHATT),MR SHASHIKANT S GADE,MR KARTIK I SONI,(MR PARESH M DARJI)
9083	FA/4051/1999	29/01/2008	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	JAYSHREEBEN CHANDRAKANT CHAUDHARY,YASUBHAI,WD/O VISHRAM LOTAN CHAUDHARY,MADHUKAR VISHRAM CHAUDHARY,MADHUKAR SUKHALAL PAATIL,RANCHOD RAMDA GUJARATHI (DELETED),RAMESHBHAI KHALDUBHAI SALUNKE,MINOOBHIA RATANSHA MOTHERA (DELETED),UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR CJ VIN,MR DR DHIMAR
9084	FA/4052/1999	29/01/2008	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SUNANDABAI,WD/O RAMESH PATIL,MINOR SONALI RAMESH PAATIL,NIBANJI RAMJI PATIL (DELETED),VIMALABHAI NIBHANJI PAATIL,ANIL NIBHANJI PATIL,MADHUKAR SUKHALAL PAATIL,RANCHODDAS RAMDA GUJARATHI [DELETED.],RAMESHBHAI KHAULDUBHAI SALUNKE,MINOOBHAI RATANSHA MOHTHERA [DELETED.],UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI,MR DHARMESH V SHAH,MR ASHOK D SONI

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9085	FA/4053/1999	08/09/2010	NARSINHBHAI NATHABHAI KOLI,DAHIBEN NARSINHBHAI KOLI	MR AJ YAGNIK	HARIJAN DEVABHAI PALABHAI,GHANSHYAMSINH HARISINH VADHER,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),MR VIBHUTI NANAVATI
9086	FA/4054/1999	08/12/2010	FULABHAI KALUBHAI,BHURABHAI KALUBHAI,DECD.THRO' HIS HEIRS,UDESING BHURA,KOYA KALU,DIWALIBEN D/O KALU KADVA,BUNIBEN D/O KALU KADVA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH	STATE OF GUJARAT,MANGAL KALUBHAI,KAPURIBEN D/O MANGAL KALUBHAI,BENIBEN S/O MANGAL KALUBHAI,SURAJBEN S/O MANGAL KALUBHAI,SOMSINH S/O MANGAL KALUBHAI,BHARATSINH S/O MANGAL KALUBHAI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),MR VISHAL C MEHTA
9087	FA/4055/1999	25/11/2011	RASILABEN,WD/O MANSUKHBHAI POPATBHAI SAVALIYA,BHUMIKA MANSUKHBHAI SAVALIYA [MINOR],MRUGANK MANSUKHBHAI SAVALIYA [MINOR]	MR MTM HAKIM	MAHOMMED HANIF ADAM PATEL,ASIF HUSSAIN HAJI PIRBHAI SHAIKH,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS AMEE YAJNIK
9088	FA/4057/1999	30/11/2010	KOKILABEN SHANTILAL UPADHYAY,	MR MTM HAKIM	RAJENDRA SHANKERLAL UPADHYAY,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARESH J TRIVEDI
9089	FA/4058/1999	14/11/2016	ONGC LTD.,	M/S TRIVEDI & GUPTA	SHARDABEN MANSINGBHAI PARMAR,GANPATBHAI MANSINGBHAI PARMAR	HCLS COMMITTEE,MR TEJAS D SHUKLA
9090	FA/4060/1999	06/06/2016	NATIONAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	CHANDRAKANTBHAI KESHAVJIBHAI KARIA,ISUBBHAI HASAMBHAI FAKIR,BHARAT BABULAL CHAUHAN	NOTICE SERVED,MR DG CHAUHAN,MR HARESH H PATEL
9091	FA/4061/1999	06/06/2016	NATIONAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	CHUNILAL PRABHUDAS SATA,ISUBBHAI HASANBHAI FAKIR,BHARAT BABULAL CHAUHAN	NOTICE NOT RECD BACK,MR DG CHAUHAN,MR HARESH H PATEL
9092	FA/4063/1999	06/06/2016	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	JASHUMATIBEN CHANDRAKANT KARIA,ISUBBHAI HASAMBHAI FAKIR,BHARAT BABULAL CHAUHAN	NOTICE NOT RECD BACK,MR DG CHAUHAN,MR HARESH H PATEL
9093	FA/4064/1999	28/08/2008	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANTILAL DAYARAM TAHCKER F/O MANISH KANTILAL THACKER,SHANTIBEN K THACKER M/O LATE MANISH K THACKER,MADHVI K THACKER,LAXMIBEN,WD/O DAYARAM GRAND MOTHER OF MANISH THACKER,MANISH LAXMANSINGH CHAUHAN,HARSINH A AGRAVAL,ORIENTAL INSURANCE CO LTD,PARAS R MEHTA	NOTICE SERVED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),(MR AJ SHASTRI)
9094	FA/4080/1999	23/07/2008	NEW INDIA ASSURNCE CO LTD,	MS LILU K BHAYA	JIGNESH RATILAL DAVE,DINESHKUMAR MEHTA,VIMAL DINESHKUMAR MEHTA,ORIENTAL INSURANCE CO LTD,BHARAT LIME DEPOT,RAJANPRASAD MOHAN JAYSWAL DELETED AS PER COURT ORDER	NOTICE SERVED,DELETED,(MR PV HATHI),MR RAJNI H MEHTA,MR SUNIL B PARIKH,MR SHAKEEL A QURESHI
9095	FA/4155/1999	23/01/2012	RANJANBEN @ PREMILABEN WD/O BHARATKUMAR SOMABHAI THAKKAR,KAMINI D/O BHARATKUMAR SOMABHAI THAKKAR,NEELAM @ SONAL D/O BHARATKUMARSOMABHAI THAKKAR	NOTICE NOT RECD BACK,MR P P MAJMUDAR	DEVISNG BHERUSING RAJPUR [DELETED.),GUMANSING RAMSING SHEKHAVAT,NEW INDIA INSURANCE CO.LTD.,VASANTLAL RANCHHODBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR AJAY R MEHTA
9096	FA/4157/1999	11/12/2019	NAVINCHANDRA VALLABHJI SHETHIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NARSI RAISHI DEDHIYA,NARSHIBHAI ARJAN DEDHIYA,JOINT CHARITY COMMISSIONER	GOVERNMENT PLEADER,DELETED

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9097	FA/4158/1999	03/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KHIMABHAI KALABHAI SOLANKI,SALIMBHAI IBRAHIMBHAI SEPOY,KHIMABHAI SOMABHAI MORBI,SANABHAI POPATBHAI LAMBARIA,POPATBHAI NAGABHAI LAMBARIA	RULE SERVED,MR MRUGEN K PUROHIT
9098	FA/4159/1999	28/11/2011	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GOVINDBHAI FULABHAI TALPADA,HIMATBHAI BOGHABHAI ZALA,NAVINRAI CHIMANLAL PATEL,ORIENTAL INSURANCE CO LTD,BABUBHAI SHAMBHUBHAI PATEL	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,MR MA PAREKH,MR ANAL S SHAH
9099	FA/4160/1999	28/11/2011	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAVJIBHAI VELABHAI TALPADA,HIMATBHAI BOGHABHAI ZALA,NAVINRAI CHIMANLAL PATEL,ORIENTAL INSURANCE CO LTD,BABUBHAI SHAMBHUBHAI PATEL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),SERVED BY AFFIX. (R),MR KK NAIR,MR ANAL S SHAH
9100	FA/4168/1999	27/01/2009	RATILAL AMBALAL PATEL,	MR AV PRAJAPATI	GSRTC,	NOTICE SERVED,MR HARDIK C RAWAL,MS ARCHANA U AMIN
9101	FA/4170/1999	18/01/2012	GSRTC,	MR HEMANT S SHAH	DEVSHANKER GAURISHANKER JOSHI,CHATURBHARTHI MADHAVBHARTHI GUSAI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9102	FA/4171/1999	21/02/2018	UNION OF INDIA,	MS ARCHANA U AMIN	MANJULABEN JINABHAI GOHEL,JAVERBEN SHANABHAI GOHEL,USHABEN JINABHAI GOHEL,UPENDRA JINABHAI GOHEL,THAKORBHAI JINABHAI GOHEL	RULE SERVED,MR PJ MEHTA
9103	FA/4172/1999	23/01/2012	RAMILABEN DASHRATHBHAI PATEL,VARSHABEN DASHRATBHAI PATEL,VISHMITABEN DASHRATHBHAI PATEL,LATABEN DASHRATHBHAI PATEL,NITIN DASHRATHBHAI PATEL,SURAJBEN GANDABHAI PATEL	MR SANJAY M AMIN	TALSHIBHAI PUNJABHAI RABARI,ORIENTAL INSURANCE CO.LTD.,BHARATBHAI DAYABHAI PATEL.	NOTICE SERVED,NOTICE UNSERVED,(MR HM BHAGAT)
9104	FA/4173/1999	11/04/2012	NOORMOHMAD ABDERAHMEMAN RAHDANPURI,	MR BHARAT JANI	RAMANBHAI KARSHANBHAI PATEL,KARSANBHAI PATE DELETED AS PERCOURT ORDER DTD.13-01-2012.,ALTAF HUSSAIN MOHMADBHAI RADHANPURI.,THE NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR AJAY R MEHTA
9105	FA/4193/1999	24/11/2010	BHAVUBEN D/O VISABHAI RAICHANDBHAI PATEL,RADHIBEN D/O VISABHAI RAICHANDBHAI PATEL,MELABHAI VISABHAI PATEL,NANIBEN WD/O VISABHAI RAICHANDBHAI PATEL,BALUBEN WD/O RAICHANDBHAI PANCHANBHAI PATEL,JATANBEN D/O RAICHANDBHAI PANCHANBHAI PATEL	MR MA PAREKH	NAVGHABHAI RAICHANDBHAI PATEL,RAJABHAI RAICHANDBHAI PATEL,UNITED INDIA ASSURANCE CO.LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
9106	FA/4196/1999	16/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	GANESHBHAI DHULABHAI BHANGI H/O DECD. SAVITABEN G BHANGI,JAYESHKUMAR GANESHBHAI BHANGI,MERUBHAI GANESHBHAI BHANGI,RAMESHBHAI GANESHBHAI BHANGI,BALWANTBHAI GANESHBHAI BHANGI,SURESH GANESHBHAI BHANGI,KISHAN GANESHBHAI BHANGI,DRIVER OF DUMPER NO. GQY 5057,FRIENDS & FRIENDS COMPANY	RULE SERVED,MR PRAKASH K JANI,MR MEHUL S SHAH,(MR SURESHM SHAH)
9107	FA/4197/1999	16/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	DHANABHAI DAHYABHAI BHANGI DECD.BY HEIR TULSABEN D BHANGI,CHANDUBAHI DHANABHAI BHANGI,KANUBHAI DHANABHAI BHANGI,PARVATI DHANABHAI BHANGI,GAURI DHANABHAI BHANGI,DRIVER OF DUMPER BEARING REG. NO. GQY 5057,FRIENDS & FRIENDS CO.	RULE SERVED,MR PRAKASH K JANI,MR MEHUL S SHAH,(MR SURESHM SHAH)

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9108	FA/4198/1999	16/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BALDEVBHAI HARIBHAI CHAUHAN H/O DECD. BALUBEN BALDEVBHAI,HARIBHAI DHALABAHI CHAUHAN,PALUBEN HARIBHAI CHAUHAN,BHARATKUMAR BALDEVBHAI CHAUHAN,DASHRATHBHAI BALDEVBHAI CHAUHAN,DRIVER OF DUMPER BEARING REG. NO. GQY 5057,FRIENDS & FRIENDS CO.	RULE SERVED,MR PRAKASH K JANI,MR MEHUL S SHAH,(MR SURESHM SHAH)
9109	FA/4199/1999	16/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BALDEVBHAI HARIBHAI CHAUHAN,DRIVER OF DUMPER BEARING REG. NO. GQY 5057,FRIENDS & FRIENDS CO.	RULE SERVED,MR PRAKASH K JANI,MR MEHUL S SHAH,(MR SURESHM SHAH)
9110	FA/4200/1999	21/10/2015	NEW INDIA ASSURANCE CO.LTD.,NEW INDIA ASSURANCE CO.LTD.	MR VIBHUTI NANAVATI	GITABEN WD/O DUSHYANTBHAI RAMANBHAI PATEL,NIRMALBEN D PATEL,JINITABEN D PATEL,RAMANBHAI VITTHALBHAI PATEL,KIRITKUMAR G PATEL,GOVINDBHAI P PATEL,NISHA ENTERPRISES	SERVED BY AFFIX. (R),MR KARTIKEY P RAWAL,(MR SANJAY D SUTHAR)
9111	FA/4201/1999	21/10/2015	NEW INDIA ASSURANCE CO.LTD.,NEW INDIA ASSURANCE CO.LTD.	MR VIBHUTI NANAVATI	GOVINDBHAI P PATEL,NISHA ENTERPRISES,KIRITKUMAR G PATEL	SERVED BY AFFIX. (R),MR RD DAVE,MR.DIPAK B PATEL
9112	FA/4334/1999	27/03/2012	BABUBHAI MANILAL GURJAR,SUSHILABEN BABUBHAI GURJAR	(MR NIRAL R MEHTA)	MOHMAD YUNUS ABDUL REHMAN SHAIKH,GUJARAT STATE ROAD TRANSPORT CORPN.	NOTICE SERVED,MRS VASAVDATTA BHATT
9113	FA/4363/1999	06/03/2012	DHULABHAI SHAMBHUBHAI PRAJAPATI,	MRS NISHA M PARIKH	NIZAMUDDIN NURNOHMAD SHAIKH,ASHOK SHAMBHUBHAI PRAJAPATI,SUDHA JAYANTKUMAR PATEL	SERVED BY RPAD (N),RULE SERVED,(MR ASHOK S PATEL),SHAUKAT A SHAIKH
9114	FA/4364/1999	21/03/2017	UNION OF INDIA,	MR PUNIT B JUNEJA	STEEL AUTHORITY OF INDIA LTD.,	MR SUNIT S SHAH
9115	FA/4365/1999	06/02/2017	UNION OF INDIA,	MR PUNIT B JUNEJA	STEEL AUTHORITY OF INDIA LTD.,	MR SUNIT S SHAH
9116	FA/4366/1999	06/02/2017	UNION OF INDIA,	MR PUNIT B JUNEJA	STEEL AUTHORITY OF INDIA LTD.,	MR SUNIT S SHAH
9117	FA/4369/1999	06/02/2017	UNION OF INDIA,	MR PUNIT B JUNEJA	STEEL AUTHORITY OF INDIA LTD.,	MR SUNIT S SHAH
9118	FA/4371/1999	06/02/2017	UNION OF INDIA,	MR PUNIT B JUNEJA	STEEL AUTHORITY OF INDIA LTD.,	MR SUNIT S SHAH
9119	FA/4373/1999	06/02/2017	UNION OF INDIA,	MR PUNIT B JUNEJA	STEEL AUTHORITY OF INDIA LTD.,	MR SUNIT S SHAH
9120	FA/4374/1999	06/07/2010	RITABEN @ RADHABEN SHAMUNATH YADAV,SUNITA SHAMBHUNATH YADAV,DURGAPRASAD SHAMBHUNATH YADAV,SANJAY SHAMBHUNATH YADAV,PANKAJ SHAMBHUNATH YADAV,RAMPRASAD NOKHAI YADAV,GUDIA RAMPRASAD YADAV	MR AR MAJMUDAR	YUSUFMBHAI IBRAHIMBHAI RATADIA MUSALMAN,AIYUBBHAI ABDULBHAI PATEL,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR SUNIL B PARIKH
9121	FA/4429/1999	29/08/2011	SMITA INKS & PAINTS CORPORATION,DM SHAH,ANANDBHAI D SHAH,AMITBHAI D SHAH	MR MC BHATT	INDIAN BANK,	NOTICE SERVED BY DS,MR NR PARIKH,MR DHARMESH V SHAH
9122	FA/4447/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI DUNGARBHAI GAJERA,HIREN BHIKHABHAI KARIYA	MR GAURANG H BHATT,MR TUSHAR MEHTA
9123	FA/4448/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRUBHAI MANJIBHAI,RAMESHBHAI MANJIBHAI,BHARATBHAI MANJIBHAI,KALUBHAI KESHAVBHAI,NANUBHAI KESHAVBHAI	MR GAURANG H BHATT
9124	FA/4449/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHOLABHAI HARIBHAI,AMBABEN HARIBHAI,MULJIBHAI HARIBHAI,BALABHAI HARIBHAI,SAVITABEN HARIBHAI,SHARDABEN HARIBHAI,VIJYABEN HARIBHAI	NOTICE SERVED

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9125	FA/4453/1999	13/03/2012	BHAYA VAJSI DECD.THRO'HEIRS VAJSI DEVA CHAVDA,VAJSI DEVA CHAVDA,DHANIBEN VAJSI CHAVDA	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAMIL SULEMAN,MANJOKUMAR TANEJA,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX. (R),(MR HM BHAGAT)
9126	FA/4457/1999	21/12/2011	GSRTC,	MRS VASAVDATTA BHATT	JASHIYABEN WD/O DECD. SUBHASH BHAI SOMABHAI MARWADI,KAMLESHKUMAR SUBHASHBHAI MARWADI,SOMAJI JIVAJI MARWADI,LEELABEN SOMAJI MARWADI	MR DN TRIVEDI,MR AMIT C NANAVATI
9127	FA/4458/1999	01/02/2016	FOOD CORPORATION OF INDIA,	MR SHAKEEL A QURESHI	KUMAR GOPALJI SHAH,	MR DC DAVE
9128	FA/4459/1999	01/02/2016	FOOD CORPORATION OF INDIA,THE REGIONAL MANAGER,THE FOOD CORPORATION OF INDIA,THE DISTRICT MANAGER,	MR SHAKEEL A QURESHI	KUMAR GOPALJI SHAH,	MR BY MANKAD,(MR YS MANKAD)
9129	FA/4460/1999	23/07/2008	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	JIGNESH RATILAL DAVE,DINESHKUMAR MEHTA,VIMAL D MEHTA,BHARAT LIME DEPOT,RAJANPRASAD MOHAN JAYSWAL,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),(MR PV HATHI),MS LILU K BHAYA
9130	FA/4465/1999	16/01/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	ANASIKUNVAR NEEMBSINGH RAJPUT,RAJENDRASINGH NEEMBSINGH RAJPUT,BHERSINGH ARJUNSINGH RAJPUT,SHIREKANVAR BHERSINGH,NARANSINGH UDAYSINGH RATHOD (RAJPUT),MAHENDRA R RAMCHANDANI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9131	FA/4467/1999	07/04/2011	NEW INDIA ASSURNCE CO LTD,	MS LILU K BHAYA	SAKHIBEN VAGHAJI MATA,WD/O VAGHAJI BHACHU MATA,KRISHNA VAGHAJI MATA [MINOR],BHACHUBHAI SAVA MATA,SARIYABEN BHACHUBHAI MATA,SABIRKHAN @ SHAHBUDDIN BHAVARUKHAN SINDHI (MUSALMAN),ABHAYKHAN HAMIRKHAN,GENERAL MANAGER,GSRTC	NOTICE SERVED,NOTICE UNSERVED,(MR SANDEEP N BHATT),MRS VASAVDATTA BHATT
9132	FA/4470/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9133	FA/4471/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9134	FA/4472/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9135	FA/4473/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9136	FA/4474/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9137	FA/4475/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9138	FA/4476/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	
9139	FA/4477/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9140	FA/4478/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9141	FA/4479/1999	13/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS & OFFICES CO.OP.SOCIETY LTD,	MR NM KAPADIA
9142	FA/4496/1999	04/02/2008	HEIRS OF DECD.BHARATBHAI JAMNADAS PATEL,SAVITABEN JAMNADAS PATEL,PRARTHNABEN BHARATBHAI PATEL,VATSAL BHARATHAI PATEL	MS YAMINI J DESAI	RAMLAL RANARAM BISNOI,RAMESH RANCHODHAI SOLANKI,NEW INDIA INSURANCE CO LTD,UMARBHAI HABIBIBHAI PARMAR,DEVRAJBHAI PANJABHAI CHIKHALIY,NATIONAL INSURANCE CO LTD	,RULE SERVED,MS LILU K BHAYA
9143	FA/4504/1999	17/08/2011	PUNJAB NATIONAL BANK,	MR SV RAJU	DEVIRAJ COTTON TRADERS,PREMRAJ PANNALAL KANKARIA,VINAYCHANDRA PREMRAJ KANKARIA DELETED AS PER COURT ORDER,SURENDRA PREMRAJ KANKARIA DELETED AS PER COURT ORDER,RAJENDRA PREMRAJ KANKARIA DELETED AS PER COURT ORDER,SUSHILA KANKARIA DELETED AS PER COURT ORDER	DELETED,MR HEMEN H JOSHI
9144	FA/4505/1999	21/03/2012	GSRTC,	MR HEMANT S SHAH	GURMITSINGH UTTAMSINGH DINDAYALA,ABBAS SUPDU PATHAN DELETED AS PER CT. ORDER DTD.23-01-2012.	DELETED,MR BOMI H SETHNA
9145	FA/4508/1999	26/04/2012	ASHOKSINGH BHUPATSINGH JETHVA,	MR JAYANT P BHATT	DILESH P META,CHANDRESH PRAVINCHANDRA META,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MS HINA DESAI

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9146	FA/4509/1999	23/01/2012	DAHIBEN BACHUBHAI SORATHIYA,SURESH BACHUBHAI SORATHIYA,AMRUT BACHUBHAI SORATHIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	BAHADURSINH ZALA (DELETED),NATHANI TRANSPORT,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MS AVANI S MEHTA,MR HITESH N ACHARYA
9147	FA/4510/1999	17/04/2017	LILABEN GOBARJI KHARADI,	(MR ANAND L SHARMA)	MANISHKUMAR HARIBHAI PATEL,RAGHJIBHAI SAVJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	
9148	FA/4511/1999	26/04/2012	ABDULMIYA RAZAKMIYA SAIYAD,	MR C B UPADHYAYA	RAJAKBHAI KASAMBAHI SIPOY,GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISOINAL MANAGER,DIVISIONAL MANAGER,AHMEDBHAI VALIBHAI,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,MRS VASAVDATTA BHATT,MS LILU K BHAYA
9149	FA/4512/1999	13/05/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	FATTU FAKARA BHURIA,MANGAL RAMA BHURIA,BADIBEN MANGAL BHURIA,SAVITA FAKARA BHURIA,VACHNI FAKARA BHURIA,STATE OF GUJARAT,DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR BHARAT JANI
9150	FA/4513/1999	21/02/2018	UNION OF INDIA,	MS ARCHANA U AMIN	SHOBHNABEN @ KOKILABEN RAMESHBHAI PARMAR,MANIBHAI PUNJABHAI PARMAR,SHANTABEN MANIBHAI PARMAR,KALPESH RAMESHBHAI PARMAR,MINABEN RAMESHBHAI PARMAR,REKHABEN RAMESHBHAI PARMAR	RULE SERVED,MR PJ MEHTA
9151	FA/4517/1999	10/10/2013	BANASKANTHA JILLA SAHAKARI DUDH UTPADAK SANGH LTD,PARTHIBHAI GALBHABHAI BHATOL,S.R.CHAOWDHARY MANAGING DIRECTOR	MR DC DAVE,MR JIGAR M PATEL	MEGHRAJBHAI GALBABHAI PATEL,	MR SP MAJMUDAR
9152	FA/4520/1999	07/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SAKHIBEN VAGJI MATA,KRISHNA VAGJI MATA,BACHUBHAI SAVA MATA,SARITABEN BACHUBHAI MATA,SABIRKHAN @ SAHABNUDIN BAVRUKHAN SINDHI (MUSLIM),ABHAYKHAN INIRKHAN,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
9153	FA/4525/1999	17/08/2011	RAHUL ENGINEERS,	MR KG SUKHWANI	STATE OF GUJARAT,THRO.EXECUTI-VE,ENGINEER(R & B),DIV.,	GOVERNMENT PLEADER
9154	FA/4529/1999	19/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JENABAI RAMJU JULAN,WD/O RAMJU NURMAMAD,MARIYAMBAI NURMAMAD JULAN M/O RAMJU NURMAMAD,ISHAK NURMAMAD JULAN,B/O LATE RAMJU NURMAMAD,IBRAHIM NURMAMAD JULAN,B/O LATE RAMJU NURMAMAD,HUSHEN UMAR JULAN,COUSIN B/O LATE RAMU NURMAMAD,RAFIK RAMJU JULAN,S/O LATE RAMJU NURMAMAD,MODH JUBBER NASIRUDDIN DELETEDAS PER CT.ORDER,DTD.29-12-2011,USHA DHINGRA,ORIENTAL INSURANCE CO.LTD.,RAYCHAND H THAKKAR	,NOTICE SERVED,DELETED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9155	FA/4530/1999	16/06/2010	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KANTIDEVI HARPALSINGH JAT,WD/OLATE HARPALSINGH JAT,KUMARI DOLI HARPALSINGH JAT. MINOR.,BHASKAR HARPALSINGH JAT MINOR.,SHYAM HARPALSINGH JAT.,OMVATIDEVI RAGHURAJSINGH JAT,RAMPALSINGH RAGHURAJSINGH JAT,CITIZEN TRADE & INVESTMENT CO.	MR MEHUL S SHAH,(MR SURESHM SHAH)
9156	FA/4535/1999	26/07/2018	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	KHERBANUBEN MOHMEDHUSEIN HAJI PYARALI,TAHERABEN MOHMEDBHAI,D/O MOHMEDHUSAIN HAJI PYARALI,ALIABBAS MOHMEDHUSAIN,S/O MOHMEDHUSAIN HAJI PYARALI,SADIQALI MOHMEDHUSAIN S/O MOHMEDHUSAIN HAJI PYARALI,KOMEL ABBAS MOHMEDHUSAIN S/O MOHMEDHUSAIN HAJI PYARALI,ROSHAN MOHMEDHUSAIN S/O MOHMEDHUSAIN HAJI PYARALI,PLASTIC PACK,VISHNUKUMAR S PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY GOVERNMENT GAZETTE,MS MAMTA R VYAS,MR GC MAZMUDAR,MR HG MAZMUDAR

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9157	FA/4537/1999	01/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PARMAR HANSABEN NANJIBHAI,KESARISINH SARDARSINH MAKWANA (TRACTOR DRIVER),MANSINH AMARSINH CHAUHAN (TRACTOR DRIVER),PRABHUDAS SOMABHAI CHAMAR (RICKSHAW DRIVER),ISHWARBHAI GOVABHAI DESAI (RICKSHAW DRIVER),ORIENTAL INSURANCE CO LTD	RULE SERVED,MR KK NAIR,MR R.K.MANSURI
9158	FA/4540/1999	03/02/2012	VILASBEN RAMABHAI PATEL,	MR RC KAKKAD	RAMANBHAI RAMABHAI PARMAR,SAVJIBHAI KARABHAI PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR UDAY R BHATT
9159	FA/4554/1999	02/04/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	NANDKUNVARBA NARENDRASINH ZALA,SURYAPALSINH @ SUNIL NARENDRASINH ZALA,MINOR,BHAGIRATHSINH NARENDRASINH ZALA THROUGH NATURAL GUARDIAN,MADHAV LAKSHMAN IYAR DELETED. SINCE DECD. AS PER CRT ORDER,DHANJI RAMJI CHAD	,NOTICE SERVED,DELETED,MR HASIT H JOSHI
9160	FA/4555/1999	02/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	SHIVUBHA MOTIBHA JADEJA,OSMAN VALIMAMAD MODI,RAZAK SULEMAN,RAMESH CHHAGANBHAI SOLANKI,NALINBHAI ANUPBHAI AGRAVAT	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MR ANIL C THAKORE
9161	FA/4556/1999	22/11/2018	ELBERT OVERSEAS INC.,	MS MEGHA JANI	ARTI SHIP BREAKING,ASHIT SHIPPING SERVICES PVT. LTD.,WESTWARD SHIPPING SERVICES PVT.LTD	NOTICE SERVED,MR BM MANGUKIYA
9162	FA/4562/1999	30/10/2009	VAJABHAI ABHABHAI BHADARKA,	MS SEJAL K MANDAVIA	NASIR MOHEMMED SAIKH(DELETED AS PER COURT'S ORDER DT.26.6.08,ISHABHAI MOOSABHAI JETHWA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),DELETED,MS MEGHA JANI
9163	FA/4565/1999	26/07/2019	DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	MS SEJAL K MANDAVIA	DEVENDRASINH VAJESINH RAJ,TALATI CUM MANTRI	MR HARSHAD J SHAH,MS SONALI R DESAI
9164	FA/4567/1999	13/03/2012	VEENABEN JAGDISHBHAI PATEL,MINOR ANKITKUMAR JAGDISHBHAI PATEL,MANIBEN MUDJIBHAI PATEL	MR MTM HAKIM	BABUBHAI VIRDHANDAS PATEL,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA
9165	FA/4573/1999	01/02/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	NIRMALABEN W/O BHARATKUMAR DHRURNA,URVI D/O LATE BHARATKUMAR DHRURNA,KALPA D/O LATE BHARATKUMAR DHRURNA,SUCHITA D/O LATE BHARATKUMAR DHRURNA,MASTER DHAVAL S/O LATE BHARATKUMAR DHRURNA,BARODA MUNICIPAL CORPORATION,UNION OF INDIA	RULE SERVED,MR PRANAV G DESAI,MR SHAKEEL A QURESHI
9166	FA/4630/1999	09/10/2009	BHANUSHANKAR OGHADBHAI MEHTA (DECD.THROUGH THE LRS),RAMESH B MEHTA,PRAFULLA R MEHTA,KUMUD J DAVE,ABHA J DAVE,GAURAV J DAVE,JITENDRA B MEHTA,BEST FRIEND OF MINOR,PARTH J MEHTA,RAVI J MEHTA,HARINA J MEHTA,USHA B RATHOD,NANDA B RATHOD,KIRAN B MEHTA,NIRUPAMA B MEHTA,BAKUL B MEHTA,GUARDIAN & BEST FRIEND OF MINOR PRASHANT MEHTA,AMIT J.DAVE	(MR BD KARIA),MR.MAULIN BAROT	STATE OF GUJARAT,CHIEF MANAGER/ADMINISTRATOR GIDC	GOVERNMENT PLEADER, (MR MB GANDHI)
9167	FA/4637/1999	03/02/2012	RAMESHBHAI NARAYANBHAI VEKARIA& VALJIBHAI POPATBHAI GONDALIA,	MR ZUBIN F BHARDA	DHANIBEN SAVJIBHAI KOLADARA, WD/O DECD.SAVJIBHAI S KOLADARA,GHANSHYAMBHAI KAILSHGIRI GOSWAMI	MR MEHUL S SHAH,(MR SURESHM SHAH),MR DIVYESH SEJPAL

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9168	FA/4641/1999	13/03/2012	BHIKHABHAI DESALBHAI PATEL DECD.THR'HEIRS,AMBABEN BHIKHABHAI PATEL,HINABEN BHIKHABHAI PATEL,PRAMODBHAI BHIKHABHAI PATEL,SANJAYBHAI BHIKHABHAI PATEL,JIGNESHBHAI BHIKHABHIA PATEL	(MR SANDEEP N BHATT)	MAHMMOD FIROZ ADAMBHAI MUSALMAN,IMITIAZBHAI ADAMBHAI MUSLIM,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR DAKSHESH MEHTA
9169	FA/4644/1999	07/04/2017	RAJKOT DISTRICT CO-OPERATIVE BANK LIMITED,	MR PS CHAMPANERI	JAYANTILAL JADAVBHAI SARSARIA,MAVJIBHAI BACHUBHAI	NOTICE SERVED,MS KHYATI P HATHI
9170	FA/4648/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	KUMBHAR DAYARAM REVABHAI,DY COLLECTOR, PATAN	NOTICE SERVED,(MR A J PATEL)
9171	FA/4649/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	GANGARAM SAVABHAI PATEL DECD. THRO'HEIRS KANAIYALAL G PATEL,KANAIYALAL GANGARAM PATEL,RAMESHBHAI GANGARAM PATEL,PRAHLADBHAI GANGARAM PATEL,DY COLLECTOR, PATAN	,NOTICE SERVED
9172	FA/4650/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	DHANJIBHAI PUNJABHAI PATEL DECD.THRO'HEIRS SAVABHAI PATEL,SAVABHAI DHANJIBHAI PATEL,SONIBEN DHANJIBHAI PATEL,DY COLLECTOR, PATAN	,NOTICE SERVED
9173	FA/4651/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	BATUKBHAI @ KRISHNAKANT MULSHANKER,DAVE DINKARLAL BHAISHANKER,BABUBHAI DINKARLAL DAVE,DY COLLECTOR, PATAN	,RULE SERVED
9174	FA/4652/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	KANTILAL NAGARDAS PATEL,DY COLLECTOR, PATAN	NOTICE SERVED
9175	FA/4653/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	HIRABHAI MADHUBHAI PATEL,DY COLLECTOR, PATAN	NOTICE SERVED
9176	FA/4654/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	MAGANLAL RANCHHODBHAI PATEL,DY COLLECTOR, PATAN	NOTICE SERVED
9177	FA/4656/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SHANKABHAI BHIKHABHAI PATEL,DY COLLECTOR, PATAN	NOTICE SERVED
9178	FA/4657/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	OKHABHAI NATHABHAI VAGHRI,DY COLLECTOR, PATAN	RULE SERVED
9179	FA/4658/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	ISHWARBHAI JIVABHAI PATEL,DY COLLECTOR, PATAN	NOTICE SERVED
9180	FA/4659/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	JAMNUBEN JETHABHAI PATEL DECD.THRO'HEIRS MANIBEN J PATEL,MANIBEN JETHABHAI PATEL,KANTABEN JETHABHAI PATEL,DY COLLECTOR, PATAN	,NOTICE SERVED
9181	FA/4660/1999	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	NAGARDAS KEVALDAS PATEL DECD. THRO'HEIRS MANIBEN N PATEL,MANIBEN NAGARDAS PATEL,NANIBEN NAGARDAS PATEL,RATANBEN NAGARDAS PATEL,KANTABEN NAGARDAS PATEL,DY COLLECTOR, PATAN	,RULE SERVED
9182	FA/4701/1999	13/03/2012	PRADEEP TARACHANDBHAI VARIYANITHRO' FATHER & GUARDIAN,	MR SUNIL K SHAH	RAMESHCHANDRA R DIWAN,UNITED INDIA INSURANCE CO	NOTICE SERVED,MR. BHARGAV N. BHATT,MR VIBHUTI NANAVATI,(MR HASMUKH THAKKER)
9183	FA/4702/1999	13/03/2012	LAXMIBEN NANJIBHAI PATEL,	(MR KISHOR M PAUL)	NANJIBHAI PARBATBHAI PATEL,NATIONAL INSURANCE CO.LTD.	RULE SERVED,SERVED BY RPAD (R)
9184	FA/4703/1999	22/01/2008	KARSANBHAI MERABHAI AAYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VERSHI KHIMA HARIJAN,MUSABHAI ISMAILBHAI MULTANI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR VASANTS SHAH
9185	FA/4705/1999	08/04/2011	GETI AFAROZ BEGAM WD/O AHAMAD MIYA BACHUMIYA SARDAR,	MS AVANI S MEHTA	MAHIJIBHAI SOMABHAI PATEL,GSRTC	NOTICE SERVED,MRS VASAVDATTA BHATT

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9186	FA/4706/1999	10/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	NIRANJANABEN WD/O SHASHIVADAN RAJNIKANT TRIVEDI,HIMANSHU SHASHIVADAN TRIVEDI,SOMSINH VAKHATSINH, A.H.C.,STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR AV PRAJAPATI
9187	FA/4741/1999	29/02/2012	DINESHKUMAR GANDUBHAI PETHANI,	MR BM MANGUKIYA	RAMNIKLAL MOHANLAL HARPAL,SHAMBUBHAI NATHABHAI PATORIA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR HARDIK C RAWAL,MR P P KASVALA
9188	FA/4743/1999	13/08/2008	GSRTC,	MR HARDIK C RAWAL	REKHABEN MOHANBHAI VAGHELA,MUKESHBHAI BADARBHAI	
9189	FA/4746/1999	21/12/2011	GSRTC,	MR HARDIK C RAWAL	VAKILAEHMAD MOHAMMED ISHAQ DELETED,ANAND TRADING CORPORATION,NATIONAL INSURANCE CO.LTD.	DELETED,RULE SERVED BY DS,MR DAKSHESH MEHTA
9190	FA/4747/1999	21/12/2011	GSRTC,	MR HARDIK C RAWAL	MEHRUNNISHA NIJAMUDDIN SHAIKH,IQBALUDDIN FIROJUDDIN SHAIKH,IBADULNISHA IQBALNUDDIN SHAIKH,MEHNAJNISHA NIZAMUDDIN SHAIKH	NOTICE SERVED BY DS,UNSERVED EXPIRED (N)
9191	FA/4834/1999	07/09/2018	COMMISSIONER, JAMNAGAR MUNICIPALITY CORPORATION,	MR HS MUNSHAW	PRABHATSINHJI D VALA SINCE DECD THRO HIS HEIRS & L/RS,CHANDRASINH DADHLA VALA,BHAVANISINH DADHLA VALA	,(MR BP MUNSHI),(MS NIRALI B MUNSHI)
9192	FA/4836/1999	30/07/2008	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	BABUBHAI DANABHAI VANKAR,KISHOR MANGABHAI DECD. THRO' HEIRS MANGABHAI GOVABHAI,MANGABHAI GOVABHAI,DEHIBEN MANGABHAI,MERAMBHAI ALABHAI CHAVDA	,RULE SERVED
9193	FA/4845/1999	23/01/2012	ARJANBHAI VASRAMBHAI VALA,	MS YAMINI J DESAI,MR PRASHANT MANKAD	RAMNIKLAL JETHABHAI,PARESHKUMAR TAPALAL DASANI,ORIENTAL INSURANCE COMPANY,BHAGWANJIBHAI MEGHJIBHAI SOLANKI,JAGDISHCHANDRA BHIKHABHAI,UNITED INDIA INSURANCE CO.LTD.,NANDLAL MULJIBHAI BHUVA,NATIONAL INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,(MR DEEPAK M SHAH),MS MEGHA JANI
9194	FA/4878/1999	22/11/2018	ARTI SHIPBREAKING,	MR BM MANGUKIYA	ELBERT OVERSEAS INC.,ASHIT SHIPPING SERVICES PVT. LTD.,WESTWARD SHIPPING SERVICES PVT. LTD.	
9195	FA/4959/1999	02/02/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION CO,	MOHIT P PATHAK
9196	FA/4966/1999	05/10/2018	UNION OF INDIA,	MS ARCHANA U AMIN	MULJIBHAI DAHYABHAI SOLANKI,	MR MAHESH B SHAH
9197	FA/4987/1999	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	GANESHRAM JAGAJI MEDHVAL,SIDIKBHAI SALEHMADMAD SINDHI,BHIKHIBEN LADHURAM JATIYA,KAMLABEN LADHURAM JATIYA,KELIBEN LADHURAM JATIYA,LAXMANDAS LADHURAM JATIYA,LAJPATRAM LADHURAM JATIYA,KISHORKUMAR LADHURAM JATIYA,SUMITRABEN LADHURAM JATIYA,JIVANRAM LADHURAM JATIYA	NOTICE NOT RECD BACK,SERVED BY RPAD (N),MR PRAKASH K JANI
9198	FA/4988/1999	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	GANESHRAM JAGAJI MEDHVAL,SIDIKBHAI SALEHMAHMAD SINDHI,PREMSUKH POKARDAS JATIYA	,SERVED BY RPAD (N),MR PRAKASH K JANI
9199	FA/4989/1999	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	GANESHRAM JAGAJI MEDHVAL,SIDIKBHAI SALEHMAHMAD SINDHI,AI SUKHIBEN KHETARAM JATIYA,PRAHLAD KHETARAM JATIYA,RAMESHWAR KHETARAM JATIYA,BHAVARLAL KHETARAM JATIYA,KESHIBEN KHETARAM JATIYA,GOPALDAS KHETARAM,RAJESHKUMAR KHETARAM JATIYA	,SERVED BY RPAD (N),MR PRAKASH K JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9200	FA/4990/1999	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	GANESHRAM JAGAJI MEDHVAL,SIDIKBHAI SALEHMAHMAD SINDHI,CHETANRAM KHETARAM JATIYA	,SERVED BY RPAD (N),MR PRAKASH K JANI
9201	FA/4991/1999	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	GANESHRAM JAGAJI MEDHVAL,SIDIKBHAI SALEHMAHMAD SINDHI,HARCHAND MOTIRAM JATIYA	SERVED BY RPAD (N),MR PRAKASH K JANI
9202	FA/4992/1999	28/12/2011	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	GANESHRAM JAGAJI MEDHVAL,SIDIKBHAI SALEHMAHMAD SINDHI,JAMKUBEN PIRARAM JATIYA,KEMIBEN PIRARAM JATIYA,VALARAM PIRARAM JATIYA,TRIKAMDAS PIRARAM JATIYA,MULARAM PARARAM,VISHANRAM BIRARAM JATIYA,MANARAM RAYCHANDJI JATIYA	,SERVED BY RPAD (N),MR PRAKASH K JANI
9203	FA/5010/1999	15/03/2016	BHARTIBEN NAYABHA KER,VIBHUT NAYABEN KER,RAJVIR NAYABHA KER,EKTA NAYABHA KER,VIRUBA MAPBHA DECD. THRO'HEIRSMAPBHA KHERAJBHA KER,MAPBHA KHERAJBHA KER,VALABHA MAPBHA KER,JASHRAJBHA MAPBHA KER,VANRAJBHA MAPBHA KER,BALUBHA MAPBHA KER,HIRABAIBEN LAKHBHA MANEK	UNSERVED EXPIRED (N),APPEARANCE DELETED,MR AR THACKER	SIDABHA PETHABHA MANKE,ARJANBHAI HIRJIBHAI KANZARIYA,NEW INDIA ASSURANCE CO.LTD.,VAJABHA KUMBHABHA,TALUKA DEVELOPMENT OFFICER,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI,MS LILU K BHAYA
9204	FA/5081/1999	13/03/2012	VIRENDRASINH JILUBHA @ JIVUBHARANA,	(MR BD KARIA),(MR HM LATHIA),MR PARAS H LATHIA	GHANCHI SALIMBHAI ADAMBHAI METAR,HARSHADKUMAR BALCHAND @ BHALCHAND SHAH (DELETED),ORIENTAL INSURANCE CO LTD	NOTICE SERVED,DELETED
9205	FA/5090/1999	13/03/2012	CENTRAL POLLUTION CONTROL BOARD,RAMJI GANGAJI BARIYA DELETED AS DEAD ON 20-09-1998.	MR KARTIKEY P RAWAL	IQBAL MOHMMED SHAIKH,UNITED INDIA INSURANCE CO LTD,MUSABHAI RASULBHAI SHEIKH, DECD.THRO'HIS HEIRS,AAIYSHABEN MUSABHAI SHEIKH,NOORZAHAN MUSABHAI SHEIKH,NASIBA MUSABHAI SHEIKH,RUSANA MUSABHAI SHEIKH,MUMTAZBANU MUSABHAI SHEIKH,KULSUMBANU MUSABHAI SHEIKH,YUNUSBHAI MUSABHAI SHEIKH	NOTICE SERVED,MR VIBHUTI NANAVATI,MR MTM HAKIM
9206	FA/5108/1999	02/08/2016	VISHWAMBHER JAGDISH SHARMA DECD. THRO'HEIRS CHAMPABEN,CHAMPABEN VISHWAMBHER SHARMA,KETAN VISHWAMBHER SHARMA,LAXMIBEN NARAYAN JAGDISHBHAI SHARMA,RAJKAMAL JAGDISHBHAI SHARMA	MR LALJI R MOKARIA	CHANDRAKANT SATYENDRAPRASAD NAGARSETH DECD. THRO'HEIRS,INDIRABEN CHANRAKANT NAGARSETH,SAILESH CHANDRAKANT NAGARSETH,JAYESH CHANDRAKANT NAGARSETH,SANDIP CHANDRAKANT NAGARSETH,VERSABEN CHANDRAKANT NAGARSETH,HARSHADBHAI SATYANDRAPRASAD NAGARSETH,SAILESH CHANDRAKANT NAGARSETH,JAYESH CHANDRAKANT NAGARSETH,SANDIP CHANDRAKANT NAGARSETH	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
9207	FA/5127/1999	13/02/2012	ORINTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SHARDABEN R PATEL SINCE DECD THROUGH HIS LRS.FOR R.2 & 3,SHANTABEN R PATEL,KIRITKUMAR R PATEL,RAJ MEHMUD AMARSINH,RAVJIBHAI N PATEL	RULE SERVED BY DS,SERVED BY RPAD (R),DS AFF.NOT FILED (R),MR PUSHPADATTA VYAS,M/S.VYAS ASSOCIATES
9208	FA/5185/1999	15/02/2010	PRAVINBHAI LAGHUBHAI SHAH,	MR SANDIP C SHAH	AMBALAL RAMKRISHNA GOR (DELETED),AGRAWAL BULK CARRIERS (PVT.) LTD,ORIENTAL INSURANCE CO LTD,SHIYARAM NAGESAR RAJPUT,NAVSINGH CHEMICALS ADDRESS OF PARTNER :,ORIENTAL INSURNACE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,RULE SERVED,MR KK NAIR
9209	FA/5186/1999	15/02/2010	JAGDISHBHAI MANILAL PATEL,	MR SANDIP C SHAH	AMBALAL RAMKRISHNA GOR (DELETED),AGRAWAL BULK CARRIERS (PVT.) LTD,ORIENTAL INSURANCE CO LTD,SHIYARAM NAGESAR RAJPUT,NAVSINGH CHEMICALS ADDRESS OF PARTNER :,ORIENTAL INSURNACE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,RULE SERVED,MR KK NAIR

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9210	FA/5189/1999	23/01/2012	NATIONAL INSURANCE CO.LTD.,	MS AVANI S MEHTA	CHHAGANLAL DHANJIBHAI JOSHI,LILABEN CHHAGANLAL JOSHI,FAGULAL SHYAMLAL YADAV,RAJLAXMI TRADING CO.	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9211	FA/5224/1999	10/01/2012	PACHAN DEVSHIBHAI RABARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DANABHAI JIVABHAI SOLANKI,ISMAIL MAMAD MANOJTHI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR AJAY R MEHTA
9212	FA/5227/1999	12/12/2012	MIKULKUMAR PRAVINBHAI PATEL,	MR GM JOSHI	MANSUKHBHAI BABUBHAI PATEL DELETED AS PER COURT ORDER,PRAVINBHAI KANTIBHAI PATEL,NEW INDIA INSURANCE COMPANY LIMITED	DELETED,SERVED BY AFFIX. (R),(MR JD AJMERA)
9213	FA/5228/1999	23/09/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	TARUNABEN NAGINBHAI PATEL,RAJESHBHAI NAGINBHAI PATEL,VAISHALIBEN NAGINBHAI PATEL,MITISHBHAI NAGINBHAI PATEL,JALPESHBHAI NAGINBHAI PATEL,DAKSHESHBHAI NAGINBHAI PATEL,PRAVINABEN KALYANCHANDRA GANDHI	MR NILESH M SHAH,MR MAYANK DESAI,MR RAHUL K PANDYA
9214	FA/5229/1999	02/04/2018	KARTIK KISHORBHAI RAJGOR [DECD.THRO.HEIRS & LR'S],KISHORBHAI JETHALAL RAJGOR (FATHER OF DECD.),MIRABEN KISHORBHAI RAJGOR (MOTHER OF DECD.),BABY RITA KISHORBHAI RAJGOR (SISTER OF DECD.),BABY IRA KISHORBHAI RAJGOR (SISTER OF DECD.),BABY KETAKY KISHORBHAI RAJGOR (SISTER OF DECD.)	NOTICE SERVED,MR AS YAMANI,(MR KISHOR M PAUL)	VITHALBHAI R LIMBASIYA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
9215	FA/5232/1999	14/03/2012	CHAIRMAN/MANAGING DIRECTOR FOOD CORP.OF INDIA,DY.MANAGER (CIVIL ENGINEERING)FOOD CORP.OF INDIA	(MR YF MEHTA)	SORATH CONSTRUCTION CO.,	MR BS PATEL,MRS RANJAN B PATEL
9216	FA/5238/1999	22/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	PRIYANKA PERSONAL CARE,	MR NM KAPADIA
9217	FA/5239/1999	09/12/2015	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	RAZAKBHAI GAFURBHAI,	NOTICE SERVED,(MR JC GOHIL)
9218	FA/5240/1999	22/06/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MOHMED SALEEM ABDULSATTAR,	NOTICE UNSERVED
9219	FA/5243/1999	13/02/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	VELJIBEN @ GANGABEN WD/O BALSING GAMJIBHAI PATEL,GITABEN BALSING PATEL,DEVENDRASINH BALSING PATEL,NANDABEN W/O BABARBHAI VIRSINGBHAI PATEL,ASHWINKUMAR DAYALJIBHAI PATEL,GOPALBHAI BABUBHAI SHAH	RULE SERVED,(MR SK BUKHARI)
9220	FA/5246/1999	17/08/2011	DISTRICT SUPPLY OFFICER,COLLECTOR	GOVERNMENT PLEADER	SAVAJI UNAJI KABA,	NOTICE SERVED
9221	FA/5251/1999	17/04/2017	MOHANBHAI LAKHABHAI GAMI SON OF LATE LAKHABHAI R GAMI,MANJIBHAI LAKHABHAI GAMI, SON OF LATE LAKHABHAI R GAMI,KHIMJIBHAI LAKHABHAI GAMI, SON OF LATE LAKHABHAI R GAMI	MR TR MISHRA	SHAMALBHAI ALABHAI RAJGOR,NEW INDIA INSURANCE CO LTD	
9222	FA/5267/1999	17/04/2017	KUTCH DISTRICT PANCHAYAT THRO'EXECUTIVE ENGINEER,	MR HS MUNSHAW	SHUSHILABEN PRATAPBHAI PARMAR WD/O LATE PRATAPBHAI P PARMAR,MIOR CHETNA PRATAPBHAI PARMAR D/O LATE PRATAPBHAI P PARMAR,PAYAL PRATAPBHAI PAMRA,MINOR, D/O LATE PRATAPBHAI P PARMAR,VISHAL PRATAPBHAI PARMAR,MINORS/O LATE PRATAPBHAI P PARMAR,STATE OF GUJARAT	
9223	FA/5268/1999	01/02/2012	MUNICIPAL COMMISSIONER, AHMEDABAD MUNICIPAL CORPOR.,	MR ADIL R MIRZA	NAVINBHAI VISAJI NAGAR,HAKIMKHAN ALAMGHOLKHAN PATHAN	NOTICE SERVED,MR BHARAT JANI
9224	FA/5271/1999	10/02/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	MEKUJABEN NAJMUDDIN BHARMAL,NAJMUDDIN YUSUFALI BHARMAL,LALJIBHAI DHANJIBHAI KHATRA,AKILBHAI ROSHANBAHI VORA,ORIENTAL INSURANCE CO.LTD.,JITENDRA SHANTIBHAI RAYTHATHA DELETED AS PER COURT ORDER	DELETED,RULE SERVED,MR SHAKEEL A QURESHI

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9225	FA/5375/1999	20/01/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIL NARIYA SOKALA,BHILBAI NABHALI VIRSINH,KOLI SARDUL RAMUBHAI,KOTHARI RAMNIKLAL MANHARLAL (DEC'D THRO'HIS HEIRS & LRS),KOTHARI MUKESHKUMAR RAMNIKLAL,ATUL CONSTRUCTION CO.,UNION OF INDIA PWD, NEW DELHI	,RULE SERVED,MR AV PRAJAPATI,MR HD VASAVADA
9226	FA/5387/1999	23/12/2011	JAGDISHBHAI CHATRABHUJBHAI,	MR DIVYESH SEJPAL	ANAKBHAI SATABHAI KHATHIDARBAR,KOLI VAJUBHAI MOHANBHAI,NEW INDIA ASSURANCE CO LTD,KUBERBHAI JETHABHAI PATEL	SERVED BY RPAD (N),DELETED,MR RS SANJANWALA,MS MEGHA JANI
9227	FA/5388/1999	22/03/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	JYOTSANABEN SUDHIRBHAI PATEL,KASHIBEN JAYRAMBHAI PATEL,SINCE DECD.THRU HER HEIRS & L.RS.,JYOTSANABEN SUDHIRBHAI PATEL (WIDOW OF DECD.SON OF KASHIBEN,JAYPRAKASHBHAI JAYRAMBHAI PATEL,RITABEN KANTILAL KANTESARIA AGED 54 YEARS,CHETNABEN DHIRAJBHAI HIRANI,JAYRAMBHAI ANANDBHAI PATEL,SINCE DEC.THRU HIS HEIRS & L.RS.,JYOTSANABEN SUDHIRBHAI PATEL (WD/O DECD SON OF LT.KASHIBEN,JAYPRAKSHBHAI JAYRAMBHAI PATEL,RITABEN KANTILAL KANTESARI AGED 54 YEARS,CHETNABEN DHIRAJBHAI HIRANI,BHARATSINH UDESINH GOHOL (SINCE DEC'DTHRO'HEIRS & LRS),UDESINH MOHANSINH GOHIL,BABUBEN UDESINH GOHIL,RAMILABEN BHARATSING GOHIL,SHAKUNTALABEN BHARATSING GOHIL,JAGDAMBE TRANSPORT CO.	,NOTICE SERVED,(MR MD PANDYA),MR MK VAKHARIA,MR ASHISH M DAGLI
9228	FA/5406/1999	18/04/2012	MADHUBEN,WD/O GIRISHBHAI KACHARABHAI PRAJAPATI,	MR DIPAK R DAVE	MANSINGH DIPSINGH CHAUHAN,GOVERNMENT OF GUJARAT,NEW INDIA INSURANCE CO.LTD.,DIVABEN,WD/O KACHARABHA MOTIBHAI PRAJAPATI DELETED CT.ORDER,PRAJAPATI KACHARABHAI MOTIBHAI	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MS LILU K BHAYA
9229	FA/5420/1999	24/04/2012	RAVJIBHAI BACHUBHAI DABHI,	MR RR TRIVEDI	SHAMBHUBHAI JINABHAI KOLI,PURSHOTTAMBHAI RANCHODBHAI PADARIA,ORIENTAL INSURANCE CO LTD,NATHABHAI DUNGARBHAI ADORJA,JAYESH TRANSPORT,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR KK NAIR,MS LILU K BHAYA
9230	FA/5423/1999	01/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	DALSUKHBHAI MAIJIBHAI NAYAK SINCE DECEASED THRO'HIS HEIRS,RUKHIBEN DALSUKHBHAI NAYAK,RUKHIBEN DALSUKHBHAI NAYAK AS HEIR & LR.OF DECEASED R.1.,CHHATRASINH NANUSINH PARMAR,NANABHAI DABHAIBHAI PARMAR	RULE SERVED,MR HARSHADRAY A DAVE
9231	FA/5460/1999	15/06/2017	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HASMUKHBHAI MADHUBHAI VEKHARIA,VIKAS CHEMMICALS PVT.LTD.	RULE UNSERVED,MR HEMANT S SHAH
9232	FA/5461/1999	15/06/2017	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HARIKISHAN LAXMINARAYAN SHARMA,PARVATI HARIKISHAN SHARMA,MADHUBEN WD/O DINESH HARIKISHAN,PAYAL DINESH SHARMA MINOR THROMOTHER & NEXT FRIEND MADHUBEN,VIKAS CHEMICALS PVT. LTD.	NOTICE NOT RECD BACK,RULE UNSERVED,MR HEMANT S SHAH
9233	FA/5462/1999	06/07/2017	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	KANTABEN WD/O MANJIBHAI NARAYANBHAI PATEL,RAMJIBHAI MANJIBHAI PATEL,VIRJIBHAI MANJIBHAI PATEL,VIKAS CHEMICALS PVT.LTD.	RULE UNSERVED,MR HEMANT S SHAH
9234	FA/5463/1999	08/02/2011	SPECIAL LAND ACQUISITION OFFICER,DY COLLECTOR, PETALD	GOVERNMENT PLEADER	MANUBHAI TALSIBHAI PATEL,PRAVINBHAI RANCHHODBHAI PATEL	MR RK MISHRA

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9235	FA/5468/1999	29/06/2018	SUMANSINGH CHANNASINGH LODHA,KANUBHAI CHANNASINGH LODHA	(MR MB GANDHI)	BABULAL MOHANLAL LODHA BY HEIRSHANTABEN WD/O BABULAL M LODHA,MANSINH BABULAL LODHA,VINODCHANDRA BABULAL LODHA,NARENDRABHAI BABULAL LODHA,MAHESHKUMAR BABULAL LODHA,SAROJBEN BABULAL LODHA,CHANDRIKABEN BABULAL LODHA,CHHANALAL MOHANLAL LODHA DECD THRO'HEIRS UMIYABEN CM LODHA,RANJITSINH DECD. THRO'HEIRS KUNDALATTA TATOBA KUTNIS,PRITIBEN RANJITSINH LODHA,KAVITABEN RANJITSINH LODHA	,MR DAKSHESH MEHTA
9236	FA/5469/1999	29/06/2018	SUMANSINGH CHANNASINGH LODHA,KANUBHAI CHANNASINGH LODHA	(MR MB GANDHI)	BABULAL MOHANLAL LODHA BY HEIRSHANTABEN WD/O BABULAL M LODHA,MANSINH BABULAL LODHA,VINODCHANDRA BABULAL LODHA,NARENDRABHAI BABULAL LODHA,MAHESHKUMAR BABULAL LODHA,SAROJBEN BABULAL LODHA,CHANDRIKABEN BABULAL LODHA,CHHANALAL MOHANLAL LODHA DECD THRO'HEIRS UMIYABEN CM LODHA,RANJITSINH DECD. THRO'HEIRS KUNDALATTA TATOBA KUTNIS,PRITIBEN RANJITSINH LODHA,KAVITABEN RANJITSINH LODHA	,MR DAKSHESH MEHTA
9237	FA/5470/1999	29/06/2018	SUMANSINGH CHANNASINGH LODHA,KANUBHAI CHANNASINGH LODHA	(MR MB GANDHI)	BABULAL MOHANLAL LODHA BY HEIRSHANTABEN WD/O BABULAL M LODHA,MANSINH BABULAL LODHA,VINODCHANDRA BABULAL LODHA,NARENDRABHAI BABULAL LODHA,MAHESHKUMAR BABULAL LODHA,SAROJBEN BABULAL LODHA,CHANDRIKABEN BABULAL LODHA,CHHANALAL MOHANLAL LODHA DECD THRO'HEIRS UMIYABEN CM LODHA,RANJITSINH DECD. THRO'HEIRS KUNDALATTA TATOBA KUTNIS,PRITIBEN RANJITSINH LODHA,KAVITABEN RANJITSINH LODHA	,MR DAKSHESH MEHTA
9238	FA/5473/1999	18/07/2016	DAYATAR CONSTRUCTION COMPANY,ISMAIL GANIBHAI,ALI MAMAD ISMAIL,KADIR MAMAD	MR ASHISH M DAGLI	RAJKOT JILLA PANCHAYAT,HABIB ISMAIL,HASAM ISMAIL [DELETED],NOORMOHAMED ISMAIL [DELETED],AHMED MAMAD [DELETED]	NOTICE SERVED,DELETED,MR PREMAL R JOSHI
9239	FA/5474/1999	27/07/2018	ORIENTAL INSURANCE CO.LTD.,	NOTICE SERVED	VADANJI ABHUJI THAKOR,JIVABHAI MAHADEVBHAI DESAI,SAMUBEN,WD/O MOHANBHAI HARIBHAI,JIVABHAI MOHANBHAI RABARI,LALLUBHAI MOHANBHAI RABARI,VAGHUBHAI MOHANBHAI RABARI	UNSERVED EXPIRED (N),DELETED,MR ANAND R PATEL
9240	FA/5475/1999	23/01/2012	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VADANJI ABHUJI THAKOR,JIVABHAI MAHADEVBHAI DESAI,KANJIBHAI MAGANBHAI RABARI	
9241	FA/5476/1999	23/01/2012	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VADANJI ABHUJI THAKOR,JIVABHAI MAHADEVBHAI DESAI,VERSIBHAI MELABHAI RABARI	
9242	FA/5477/1999	23/01/2012	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VADANJI ABHUJI THAKOR,JIVABHAI MAHADEVBHAI DESAI,SAMUBEN,WD/O MOHANBHAI RABARI	
9243	FA/5478/1999	23/01/2012	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VADANJI ABHUJI THAKOR,JIVABHAI MAHADEVBHAI DESAI,SAMUBEN,WD/O MOHANBHAI HARIBHAI,JIVABHAI MOHANBHAI RABARI,LALLUBHAI MOHANBHAI RABARI,VAGHUBHAI MOHANBHAI RABARI	
9244	FA/5479/1999	23/01/2012	ORIENTAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VADANJI ABHUJI THAKOR,JIVABHAI MAHADEVBHAI DESAI,ZEMARBHAI MAHADEVBHAI DESAI	
9245	FA/5480/1999	22/06/2017	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	HARSUKHBHAI SAVJIBHAI HIRPARA SINCE DECEASED THROUGH LEGAL HEIRS,SAVJIBHAI MOHANBHAI HIRAPARA,JANUBEN SAVJIBHAI HIRAPARA,JUMABHAI ALIBHAI SUMRA,KANJIBHAI MANJIBHAI PATEL,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,(MR MD PANDYA),MS LILU K BHAYA,MR PALAK H THAKKAR

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9246	FA/5481/1999	22/06/2017	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	LABHUBEN TULSIBHAI CHAUHAN,DHARMISTHA TULSIBHAI,NARESH TULSIBHAI CHAUHAN,TEJABHAI VAGHAJIBHAI CHAUHAN,DHANIBEN TEJABHAI CHAUHAN,PARULBEN TULSIBHAI,JUMABHAI ALIBHAI SUMRA,KANJIBHAI MANJIBHAI PATEL,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MS LILU K BHAYA
9247	FA/5491/1999	23/03/2016	BAGUBEN MAJOR D/O BHIKHABHAI JODHABHAI MARU,	(MR NALIN K THAKKER)	GUJARAT STATE ROAD TRANSPORT CORPORATION,HUSENBHAI KARIMBHAI KHATKI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
9248	FA/5492/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFICES,	MR NM KAPADIA
9249	FA/5493/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFFICES COOP. SOCIETY LTD.,	MR NM KAPADIA
9250	FA/5494/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFICES COOP. SOCIETY LTD.,	MR NM KAPADIA
9251	FA/5495/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFICES COOP. SOCIETY LTD.,	MR NM KAPADIA
9252	FA/5496/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFICES COOP. SOCIETY LTD.,	MR NM KAPADIA
9253	FA/5497/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFICES COOP. SOCIETY LTD.,	MR NM KAPADIA
9254	FA/5498/1999	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANINAGAR SINDHI SHOPS AND OFFICES COOP. SOCIETY LTD.,	MR NM KAPADIA
9255	FA/5499/1999	18/11/2010	SASIKANT JAYANTILAL PATEL,	MR RAMESH M SHAH	ISHWARBHAI KACHARABHAI THAKARDA (MAKWANA),SAGAR PUNJABHAI RANCHODBHAI MOGRI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED
9256	FA/5501/1999	05/06/2017	EXECUTIVE ENGINEER,DY.EXECUTIVE ENGINEER	MR HS MUNSHAW	TAKUBHAI @ KANUBHAI SADHUBHAI DECD. THRO' HEIR MANIBEN WD/O,MANIBEN WD/O TAKHUBHAI,JAYANTILAL SAVJIBHAI SARKHIVALA,RAJUBHAI JASHUBHAI SHURU,SINCEGADHVI DECD.THRU HIS HEIRS&L.R,SADHNABEN J.SHURU,CONTRACTOR,ANAND RAJENDRABHAI SHRU (SON OF THE DECEASED),UPASANA RAJENDRABHAI SHRU (DAUGHTER OF THE DECEASED),KISHORKUMAR J.SHURU,STATE OF GUJARAT (DELETED)	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR RC KAKKAD,MR RR TRIVEDI
9257	FA/5502/1999	05/06/2017	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	HEIRS OF DED.GAJUBHAI BANESINGH,WIDOW GULABBA GAJUBHA,DHANUBHA GAJUBHA, GUARDIAN AND MOTHER (AMENDED AS PER COURT ORDER DT.19/03/2001),REKHABHA GAJUBHA, GUARDIAN AND MOTHER (AMENDED AS PER COURT ORDER DT. 19/03/2001),BAGWATSINH GAJUBHA, GUARDIAN AND MOTHER (AMENDED AS PER COURT ODRER DT. 19/03/2001),JAYANTILAL SAVARAJBHAI,RAJUBHAI JASHUBHAI SHURU GADHVI,KISHORKUMAR J SHURU,STATE OF GUJARAT (DELETED)	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR RC KAKKAD,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
9258	FA/5504/1999	27/03/2012	JETHABHAI DHANJIBHAI DAFDA,	MR DG CHAUHAN	SUBHASHBHAI RATHOD,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HS MUNSHAW
9259	FA/5517/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHANABHAI CHELABHAI PATEL,ATMARABHAI CHELABHAI PATEL OFFICER NO.1,AMBALAL CHELABHAI PATEL,KANTILAL CHELABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9260	FA/5518/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL,RAMESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9261	FA/5519/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL,RAMESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9262	FA/5520/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RAMABHAI DECD. THRO' HEIRS PURI WD/O RAMABHAI HARJIVAN,PURI WD/O RAMABHAI HARJIVANBHAI,NAVA BALKRUSHNA,SURESH RAMABHAI,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9263	FA/5521/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL,RAMESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9264	FA/5522/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL,RAMESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9265	FA/5523/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BABABHAI CHHAGANDAS PATEL DECDTHRO'HEIR SAMUBEN WD/O BABA,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9266	FA/5524/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	JOITARAM CHHAGANDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9267	FA/5525/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BUNIBEN MADHAJI THAKOR,SAVITABEN MADHAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9268	FA/5526/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	DAHYABHAI CHHAGANDAS PATEL,JOITABHAI CHHAGANDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9269	FA/5527/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RANCHHODBHAI DEVABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9270	FA/5528/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	JAMANA KALIDAS DECD. THRO'HEIRSOMABHAI JAMANADAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9271	FA/5529/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL,RAMESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9272	FA/5530/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	NARANBHAI SHIVADAS PATEL DECD.THRO'HEIR NATVARLAL NARANDAS,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9273	FA/5531/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHAKARABHAI MANILAL PATEL DECDTHRO' HEIRS SAVITABEN S PATEL,SAVITABEN SHAKARABHAI PATEL,DILIPBHAI SHAKARABHAI PATEL,GAUTAMBHAI SHAKARABHAI PATEL,RAKESHBHAI SHAKARABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9274	FA/5532/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	MANEKLAL VISABHAI PATEL HEIR OF VISABHAI JESANGDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9275	FA/5533/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RAMABHAI JESANGDAS PATEL DECD.THRO'HEIRS KANTIBHAI R PATEL,KANTIBHAI RAMABHAI PATEL,LALAJIBHAI RAMABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9276	FA/5534/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RAMABHAI DEVABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL

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9277	FA/5535/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RAMABHAI JESANGBHAI PATEL DECDTHRO'HEIRS KANTIBHAI RAMABHAI,KANTIBHAI RAMABHAI PATEL,LALAJIBHAI RAMABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9278	FA/5536/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	MOHANBHAI PRAHLADBHAI HEIR OF DECD. PRAHLADBHAI PUNJABHAI,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9279	FA/5537/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	POPATBHAI KESHAVLAL PATEL,LALABHAI KESHAVLAL PATEL,RASIKBHAI KESHAVLAL PATEL,DAHYABHAI KESHAVLAL PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9280	FA/5538/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHATURBHAI SHIVDAS PATEL DECD.THRO'HEIRS PALIBEN C PATEL,PALIBEN CHATURBHAI PATEL,BABUBHAI CHATURBHAI PATEL,VISHNUBHAI CHATURBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9281	FA/5539/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	REVABHAI NATHUBHAI PATEL DECD.HEIRS HIRABEN REVABHAI PATEL,HIRABEN REVABHAI PATEL,VISABHAI REVABHAI PATEL,MANGUBEN REVABHAI PATEL,RAMESHBHAI REVABHAI PATEL,JYOTSNABEN REVABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9282	FA/5540/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	PARSOTTAMBHAI ISHWARDAS PATEL DECD. THRO'HEIR BALDEVBHAI,BALDEVBHAI PARSOTTAMDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR AB MUNSHI
9283	FA/5541/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHAKARABHAI MANILAL PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9284	FA/5542/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	ISHWARBHAI JESANGBHAI PATEL DECD. THRO'HEIRS RAIBEN,RAIBEN ISHWARBHAI PATEL,BALDEVBHAI ISHWARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9285	FA/5543/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHAKARABHAI MANILAL PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9286	FA/5544/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	GIRDHARBHAI NATHUDAS PATEL DECD.THRO'HEIRS MANGALBHAI,MANGALBHAI GIRDHARBHAI,AMBALAL GIRDHARBHAI,CHANDUBHAI GIRDHARDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9287	FA/5545/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RAMABHAI JESANGDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9288	FA/5546/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHHANABHAI CHELDAS PATEL,ATMARAMBHAI CHELDAS PATEL,AMBALAL CHELDAS PATEL,KANTILAL CHELDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9289	FA/5547/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHATURBHAI JOITABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9290	FA/5548/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	PUNJABHAI SHIVABHAI PRAJAPATI DECD. THRO'HEIRS SITABEN,SITABEN PUNJABHAI,KANUBHAI PUNJABHAI,GOVINDBHAI SHIVABHAI,SHANKARBHAI RAMABHAI DECD. THRO'HEIR BACHUBAHI S PRAJAPA,BACHUBHAI SHANKARBHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR AB MUNSHI

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9291	FA/5549/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHAKARAJI AMTHAJI THAKOR DECD.THRO'HEIRS SAMIBEN RAMAJIAI,SAMIBEN RAMAJIAI,BABAJI AMTHAJI,BENIBEN CHHAGANJI HEIR OF DECDCHHAGANJI AMTHAJI,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR AB MUNSHI
9292	FA/5550/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	FULAJI KAKUJI THAKOR DECD.THROHEIRS BABUJI FULAJI THAKOR,BABUJI FULAJI THAKOR,CHHANAJI FULAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR AB MUNSHI
9293	FA/5551/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	KALIDAS MULDAS PATEL THRO'HEIRMENABEN WD/O KALIDAS,MENABEN WD/O KALIDAS,PRAHLADBHAI KALIDAS PATEL,BHIKHABHAI KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9294	FA/5552/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	KALABHAI MULABHAI DECD. THRO' HEIRS MENABEN WD/O KALIDAS,MENABEN WD/O KALIDAS,PRAHLADBHAI KALIDAS PATEL,BHIKHABHAI KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9295	FA/5553/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	GOVABHAI DEVABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9296	FA/5554/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	GIRDHARBHAI NATHUDAS PATEL DECD. THRO'HEIRS MANGALBHAI,MANGALBHAI GIRDHARDAS,AMBALAL GIRDHARDAS,CHANDUBHAI GIRDHARDAS,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9297	FA/5555/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	JETHABHAI HARJIVANDAS PATEL DECD. THRO'HEIRS NATHIBEN,NATHIBEN WD/O JETHABHAI HARJIVANDAS,BHIKHABHAI JETHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR AB MUNSHI
9298	FA/5556/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHIVABHAI AMBARAM PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9299	FA/5557/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	ISHWARBHAI MOTIRAM PRAJAPATI,AMBALAL MOTIRAM PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER NO. I	GOVERNMENT PLEADER,MR AB MUNSHI
9300	FA/5558/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	VITHALBHAI HARJIVANDAS PATEL DECD. THRO'HEIRS KANKUBEN V,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9301	FA/5559/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	VITHALBHAI H PATEL DECD. THRO'HEIR KANKUBEN WD/O VITHALBHAI,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9302	FA/5560/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SHIVABHAI AMBARAM PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9303	FA/5561/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	AMTHABHAI HIRADAS PATEL DECD. THRO'HEIRS GORDHANBAHI A PATEL,GORDHANBHAI AMTHABHAI PATEL,DHARMABHAI AMTHABHAI PATEL,LALJIBHAI HIRDAS PATEL ¿,CHHANABHAI CHHAGANDAS PATEL,GIRDHARBHAI NATHTHUBHAI PATEL,REVABHAI NATHTHUBHAI PATEL,MAGANBHAI PUNJABHAI,KALABHAI BHULABHAI,JOITARAM CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER NO.I	,GOVERNMENT PLEADER,MR JAYESH M PATEL

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9304	FA/5562/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	RAMABHAI JESANGBHAI DECD. THROHEIR KANTIBHAI RAMABHAI PATEL,KANTIBHAI RAMABHAI PATEL,LALJIBHAI RAMAJIBHAI PATEL,VISABHAI JESANGDAS DECD. THRO'HEIRS MANEKLAL VISABHAI PATEL,MANEKLAL VISABHAI PATEL,MANILAL JESANGDAS PATEL DECD. THRO' HEIRS SHAKARABHAI PATEL,SHAKARABHAI MANILAL PATEL,SPECIAL LAND ACQUISITION OFFICER NO. I	,GOVERNMENT PLEADER,MR JAYESH M PATEL
9305	FA/5563/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BABABHAI CHHAGANBHAI PATEL DECD. THRO' HEIRS SAMUBEN,JOITABHAI CHHAGANDAS PATEL,DAHYABHAI CHHAGANDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.I	GOVERNMENT PLEADER,MR JAYESH M PATEL
9306	FA/5564/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHELABHAI JOITARAM PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9307	FA/5565/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	KANKUBEN WD/O SHIVABHAI JOITABHAI,SHANABHAI CHELDAS PATEL,ATMARAM CHELDAS PATEL,AMBALAL CHELDAS PATEL,KANTILAL CHELDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.I	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9308	FA/5566/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	PRESIDENT HARGOVANBAHI K PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9309	FA/5567/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHELABHAI JOITABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,NOTICE SERVED
9310	FA/5568/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	MANABHAI MULABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9311	FA/5569/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHELABHAI JOITARAM PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9312	FA/5570/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	KALABHAI MULABHAI PATEL DECD. THRO' HEIRS MENABEN WD/O KALI,MENABEN WD/O KALIDAS,PRAHLADBHAI KALIDAS PATEL,BHIKHABHAI KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9313	FA/5571/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL,RAMESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO. I	GOVERNMENT PLEADER,MR SHITAL R PATEL
9314	FA/5572/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	BECHARJI UGARAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9315	FA/5573/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	LAXMIBEN WD/O MOTIJI UGARAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9316	FA/5574/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SAIJ DOGS, DOVES CHARITABLE TRUST,CHELABHAI JOITARAM PATEL,RANCHHODBHAI DEVABHAI,NATHABHAI SHANKARDAS PATEL DECD. THRO' HEIR BHIKHABHAI N,SPECIAL LAND ACQUISITION SFFICER NO.1	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9317	FA/5575/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	CHATURBHAI JOITARAM PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR SHITAL R PATEL
9318	FA/5576/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	MANILAL MULABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9319	FA/5577/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	MANABHAI MULABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9320	FA/5578/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	MANILAL MULDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR AB MUNSHI
9321	FA/5579/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	KALABHAI MULABHAI DECD. THRO' HEIRS MENABEN WD/O KALIDAS,MENABEN WD/O KALIDAS PATEL,PRAHLADBHAI KALIDAS PATEL,BHIKHABHAI KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.1	,GOVERNMENT PLEADER,MR SHITAL R PATEL
9322	FA/5580/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	FAKIRAJI GAGAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER NO.1	GOVERNMENT PLEADER,MR JAYESH M PATEL
9323	FA/5581/1999	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RR MARSHALL	SAMUBEN BABABHAI HEIR OF DECD.BABABHAI CHHAGANDAS PATEL,DAHYABHAI CHHAGANDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO. I	GOVERNMENT PLEADER,MR JAYESH M PATEL
9324	FA/5582/1999	24/11/2015	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MANUBEN,W/O BHUPATSINH MATROJA,MINOR ARUNABEN BHUPATSINH MATROJA,THRO'MANUBEN MATROJA,MINOR JAYPALSINH BHUPATSINH MATROJA,THRO'MANUBEN MATROJA,MINOR DARSHANABEN BHUPATSINH MATROJA,THRO'MANUBEN MATROJA,GAYNATBEN NAGJIBAWA MATROJA,VIJAYKUMAR PUNTULAL AVASTHI,AMBICA CONSTRUCTION CO.LTD THRO'JAYESHBHAI B. PATEL,ABDUL BIN SALAAM CHAUS,DEEPAK TRANSPORT AGENCY PVT. LTD,NATIONAL INSURANCE CO LTD	NOTICE SERVED,DELETED,(MR NAGIN N GANDHI),MR BHARAT B SHAH,MS LILU K BHAYA
9325	FA/5583/1999	24/11/2015	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	CHHABUBEN,WD/O RAJARAM CHHANU SAVLE,MINOR SANGEETABEN RAJARAM SAVLE,,MINOR RAKESH RAJARAM SAVLE,MINOR KAVITA RAJARAM SALVE,MINOR CHETAN RAJARAM SAVLE,PARVATIBEN CHHANU SAVLE,VIJAYKUMAR PUNTULAL AVASTHI,AMBICA CONSTRUCTION CO.LTD THRO' JAYESHBHAI B. PATEL,ABDUL BIN SALAAM CHAUS,DEEPAK TRANSPORT AGENCY PVT. LTD,NATIONAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),DELETED, (MR NAGIN N GANDHI),MS LILU K BHAYA
9326	FA/5587/1999	24/11/2015	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MANIBEN,W/O MANGANBHAI BABARBHAI DIED,THRO'HER HEIRS,DIENSHBHAI MAGANBHAI CHAUHAN,DHARMESHBHAI MAGANBHAI CHAUHAN,MAGANBHAI BABARBHAI @ JERAMBHAI CHAUHAN,VIJAYKUMAR PUNTULAL AVASTHI,AMBICA CONSTRUCTION CO.LTD THRO JAYESHBHAI B.PATEL,ABDUL BIN SALAAM CHAUS,DEEPAK TRANSPORT AGENCY PVT. LTD,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,DELETED,MS LILU K BHAYA
9327	FA/5588/1999	24/11/2015	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KALIDAS DEVABHAI GOHIL,MADHUBEN KALIDAS GOHIL,ABDUL BIN SALAAM CHAUS,DEEPAK CARRIER,NATIONAL INSURANCE CO LTD,B.M.PATEL THRO'JAYESHBHAI B.PATEL	NOTICE SERVED,DELETED,MS LILU K BHAYA
9328	FA/5589/1999	24/11/2015	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KISHOREBHAI JERAMBHAI AHIR,ABDUL BIN SLAAM CHAUS,DEEPAK TRANSPORT AGENCY,NATIONAL INSURANCE CO LTD,VIJAYKUMAR PUNTULAL AVASTHI,HARISHBHAI JAYANTILAL KOTHARI	NOTICE SERVED,DELETED,MS LILU K BHAYA
9329	FA/5602/1999	23/01/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	DAHYABHAI BHIKHABHAI SODHA PARMAR,GAJARABEN DAHYABHAI SODHA PARMAR,VASANTBEN THAKOREBHAI SODHA PARMAR,BHARATBHAI THAKOREBHAI SODHA PARMAR,SUMITABEN THAKOREBHAI,AVINDBHAI THAKOREBHAI,MAFATBHAI KANTILAL RANA	RULE SERVED,THAKKAR AND PAHWA ADVOCATES

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9330	FA/5605/1999	13/01/2016	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MODI PRAVINBHAI NAROTAMDAS,	SERVED BY AFFIX. (R)
9331	FA/5606/1999	13/01/2016	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MODI NANUBHAI NAROTAMDAS,	SERVED BY AFFIX. (R)
9332	FA/5607/1999	13/01/2016	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MODI ANANDIBEN NAROTAMDAS,	RULE SERVED
9333	FA/5608/1999	13/01/2016	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MODI RAVCHANDDAS NAROTAMDAS,	SERVED BY AFFIX. (R)
9334	FA/5609/1999	13/01/2016	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	VIMLABEN NARPATBHAI DOSHI,	RULE UNSERVED
9335	FA/5615/1999	23/08/2019	DECEASED SOMABHAI KOHYABHAI MACHHI THROUGH HEIRS,KANTIBHAI SOMABHAI MACHHI,MOHANBHAI SOMABHAI MACHHI,CHANCHALBEN SOMABHAI MACHHI,RANGITBHAI NANABHAI MACHHI	,MR UM SHASTRI	EXECUTIVE ENGINEER, GEB (O&M),DY EXECUTIVE ENGINEER	MR JAYANT P BHATT
9336	FA/5616/1999	14/02/2017	NATIONAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	TARABEN BABUBHAI TADVI (RESP NO.1 HERSELF AS GUARDIAN OF NO.2 TO 6.),DILIP BABUBHAI TADVI - MINOR,URMILABEN BABUBHAI TADVI - MINOR,VIKESH BABUBHAI TADVI - MINOR,VIJAY BABUBHAI TADVI - MINOR,VIDYABEN BABUBHAI TADVI- MINOR,CHANDRAKANT BROTHERS,HASUMATIBEN C.PATEL	,NOTICE SERVED,MR HARESH J TRIVEDI
9337	FA/5618/1999	04/07/2012	HAVABAI MAMAD HANIF JIAJA,AMANATBAI MAMAD HANIF JIAJA,RAJAK MAMAD HANIF JIAJA,GAFAR MAMAD HANIF JIAJA,RAMZAN MAMAD HANIF JIAJA	MR CH VORA	MAMADSHA BHACHALSHA SHEIKH,OSHMANSHA UMARSHA SHEIKH,NEW INDIA ASSURANCE CO.LTD.,LALMAMAD HAJI ABDULLA JIAJA,JILUBAI LALMAMAD JIAJA	
9338	FA/5619/1999	09/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,USMANBHAI RUSTAMBHAI	NOTICE UNSERVED,MR KM SHETH
9339	FA/5620/1999	09/12/2010	GENERAL MANAGER, ONGC LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,UMEDBHAI NATHUBHAI MALEK,ASHARAFBHAI NATHUBHAI MALEK	NOTICE NOT RECD BACK,MR KM SHETH
9340	FA/5638/1999	05/10/2018	INDRAVADAN AMBALAL MODI,RAJIV INDRAVADAN MODI	NOTICE SERVED,SHASHVATA U SHUKLA	RAMANLAL BECHARBHAI PATEL,DINUBHAI HARKISHANDAS AMIN,PANKAJ RAMANLAL PATEL,BIREN DINUBHAI AMIN,NATUBHAI VITTHALBHAI PATEL,HANSABEN NATUBHAI PATEL	NOTICE UNSERVED,MR AMAR N BHATT,MR SA DESAI
9341	FA/5639/1999	24/08/2018	INDRAVADAN AMBALAL MODI,RAJIV INDRAVADAN MODI	RULE SERVED	RAMANLAL BECHARBHAI PATEL,DINUBHAI HARKISHANDAS AMIN,PANKAJ RAMANLAL PATEL,BIREN DINUBHAI AMIN,NATUBHAI VITTHALBHAI PATEL,HANSABEN NATUBHAI PATEL	NOTICE UNSERVED,MR AMAR N BHATT,MR SA DESAI
9342	FA/5640/1999	24/08/2018	INDRAVADAN AMBALAL MODI,RAJIV INDRAVADAN MODI	RULE SERVED	RAMANLAL BECHARBHAI PATEL,DINUBHAI HARKISHANDAS AMIN,PANKAJ RAMANLAL PATEL,JAYMIN NATUBHAI PATEL.,BIREN DINUBHAI AMIN.,NATUBHAI VITTHALBHAI PATEL.,PANKAJ RAMANBHAI PATEL.	NOTICE UNSERVED,MR AMAR N BHATT,MR SA DESAI
9343	FA/5641/1999	24/08/2018	INDRAVADAN AMBALAL MODI,RAJIV INDRAVADAN MODI	RULE SERVED	RAMANLAL BECHARBHAI PATEL,DINUBHAI HARKISHANDAS AMIN,PANKAJ RAMANLAL PATEL,JAYMIN NATUBHAI PATEL.,BIREN DINUBHAI AMIN.,NATUBHAI VITTHALBHAI PATEL.,PANKAJ RAMANBHAI PATEL.	NOTICE UNSERVED,MR AMAR N BHATT,MR SA DESAI
9344	FA/5675/1999	28/11/2016	ANUPAMBEN W/O RAJNIKANT INDRASAN PANDE D/O JAYPRAKASH,	MR NAVIN K PAHWA	RAJNIKANT INDRASAN PANDE,MAYURI D/O OMPRAKASH SHUKLA.	MR HN BRAHMBHATT,MR HV GADHVI
9345	FA/5679/1999	27/03/2012	AHER RANA DOSA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARJUNBHAI CHHAGANBHAI HARIJAN (DELETED),CHAIRMAN/SECRETARY,NAGA KESAR AAHER,DADUBHAI VEJABHAI AMBALIYA,UNITED INDIA ASSURANCE CO.LTD.	NOTICE SERVED,SERVED BY RPAD (N),DELETED, (MR RM PARMAR),MS MEGHA JANI

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9346	FA/5684/1999	07/08/2008	LILABEN RAYMALBHAI PATNI,	MR NM KAPADIA	KALUSING, DRIVER OF ST BUS NO.GRU 7217, BADGE NO. 25430,GENERAL MANAGER, GSRTC,BABUBHAI BHIMABHAI ADEDARA	,MR ASHISH H SHAH
9347	FA/5685/1999	29/02/2016	CHIMANLAL MEHTA & CO. PVT.LTD.,	NOTICE UNSERVED	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI
9348	FA/5686/1999	23/01/2012	NILESHKUMAR BHARATBHAI RATHOD,	MR RR TRIVEDI	YUSUFMIYA MAHMADMIYA MATARI,SHREE CHEMICAL,NEW INDIA ASSURANCE CO.LTD.,JAYESH MADHUSUDAN DOSHI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,RULE UNSERVED
9349	FA/5689/1999	26/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ARUNABEN RAMANLAL JADAV,KALPANABEN RAMANLAL JADAV,HARSHADKUMAR RAMANLAL JADAV,PRADYUMAN MINOR THRO' GUARDIANARUNABEN RAMANLAL,AJITBHAI GUNVATBHAI SHAH,ORIENTAL INSURANCE CO.LTD.,EXECUTIVE ENGINEER	NOTICE SERVED,NOTICE SERVED BY DS,RULE SERVED,MR AD OZA,MR YN RAVANI,MR SHASHIKANT S GADE
9350	FA/5736/1999	08/05/2012	DAHYABHAI PUNJABHAI VAGHELA,	MR JA ADESHRA	CHHOTUMAHMAD JAMALJI NAGAR,BIPINKUMAR BHURELAL SUTHAR,NATIONAL INSURANCE CO LTD.,NATUBHAI CHHOTABHAI PATEL,HARMANBHAI MULJIBHAI PATEL DECD.THRO'HIS HEIR,NATUBHAI CHHOTABHAI PATEL	,NOTICE SERVED,MR SUNIL B PARIKH
9351	FA/5737/1999	08/05/2012	PRABHATBHAI SHANABHAI VAGHELA,	MR JA ADESHRA	CHHOTUMAHMAD JAMALJI NAGAR,BIPINKUMAR BHURELAL SUTHAR,NATIONAL INSURANCE CO LTD.,NATUBHAI CHHOTABHAI PATEL,HARMANBHAI MULJIBHAI PATEL DECD.THRO'HIS HEIR,NATUBHAI CHHOTABHAI PATEL	,NOTICE SERVED,MR SUNIL B PARIKH
9352	FA/5740/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	REVABHAI CHELABHAI BHAMBHI DECD. THRO' HEIRS MADHABHAI,MADHABHAI KHEMABHAI BHAMBHI,NARAYANBHAI KHEMABHAI BHAMBHI,PUJABHAI KHEMABHAI BHAMBHI,GALBABHAI KHEMABHAI BHAMBHI,BABUBHAI KHEMABHAI BHAMBHI	,RULE NOT RECD BACK
9353	FA/5743/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHURABHAI MADHABHAI PATEL,DOLABHAI MADHABHAI PATEL THRO'HEIRS ARKHIBEN DOLABHAI PATEL,ARKHIBEN DOLABHAI PATEL,VITTHALBHAI DOLABHAI PATEL,IDHWARBHAI DOLABHAI PATEL,ASHOKBHAI DOLABHAI PATEL	,RULE NOT RECD BACK
9354	FA/5744/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DILABHAI MADHABHAI PATEL DECD.THRO' HEIRS ARIKHIBEN DOLABHAI,ARKHIBEN DOLABHAI PATEL,VITTHALBHAI DOLABHAI PATEL,ISHWARBHAI DOLABHAI PATEL,ASHOKBHAI DOLABHAI PATEL	,RULE NOT RECD BACK
9355	FA/5746/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KODARBHAI RAJABHAI PATEL,MAKNABHAI KESHABHAI PATEL DECDTHRO' HEIRS NATHABAHI M PATEL,NATHABHAI MAKNABHAI PATEL,RAMABHAI MAKNABHAI PATEL,RADHUBHAI JETHABHAI PATEL DECDTHRO' HEIR NATVERBHAI R PATEL,NATVERBHAI RADHUBHAI PATEL,MOTIBHAI JETHABHAI PATEL	,RULE NOT RECD BACK
9356	FA/5747/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KODARBHAI RAJABHAI PATEL,MAKNABHAI KESHABHAI PATEL THROHEIRS NATHABHAI MAKNABHAI,NATHABHAI MAKNABHAI PATEL,RAMABHAI MAKNABHAI PATEL,RADHUBHAI JETHABHAI PATEL DECDTHRO' HEIRS NATVERBHAI R PATEL,NATVERBHAI RADHUBHAI PATEL,NARABHAI MADHABHAI PATEL	,RULE NOT RECD BACK

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9357	FA/5750/1999	31/08/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHUNILAL VITTHALDAS RAVAL,BHOGILAL VITTHALDAS RAVAL,KALIDAS VITTHALDAS RAVAL DECD.THRO' HEIR PRAHLADBHAI K RAVAL,PRAHLADBHAI KALIDAS RAVAL,DIXIT SHARDABEN W/O PRAHLADBHAI VITTHALDAS,DIXIT HARSHADKUMAR PRAHLADBHAI,DIXIT DAXABEN PRAHLADBHAI	
9358	FA/5755/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHAJI HATHIJI THAKARDA DECD.THRO' HEIRS DAHYAJI N THAKARDA,DAHYAJI NATHAJI THAKARDA,KACHRAJI NATHAJI THAKARDA	,RULE NOT RECD BACK
9359	FA/5757/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANTOKBEN MADHABHAI PATEL DECDTHRO' HEIRS MANKABHAI H PATEL,MANKABHAI HIRABHAI PATEL,VALLABHBHAI HIRABHAI PATEL	,RULE NOT RECD BACK
9360	FA/5759/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI DOLABHAI PATEL DECD. THRO' HEIRS MANEKBHAI H PATEL,MANEKBHAI HIRABHAI PATEL,VALLABHBHAI HIRABHAI PATEL	,RULE NOT RECD BACK
9361	FA/5760/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAIKARABAHI PATEL THRO' HEIR JINIBEN MOTIBHAI PATEL,JINIBEN MOTIBHAI PATEL	,RULE NOT RECD BACK
9362	FA/5770/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI RAMABHAI PATEL THRO' HEIR DAHYABHAI MOTIBHAI PATEL,DAHYABHAI MOTIBHAI PATEL	,RULE NOT RECD BACK
9363	FA/5771/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	TARSIBHAI SAVJIBHAI PATEL,MOTIBHAI RAJABHAI PATEL THRO' HEIR DAHYABHAI MOTIBHAI PATEL,DAHYABHAI MOTIBHAI PATEL	,RULE NOT RECD BACK
9364	FA/5774/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHABHAI SAVJIBHAI PATEL THROHEIRS HETIBEN MADHABHAI PATEL,HETIBEN MADHABHAI PATEL,HASMUKHBHAI MADHABHAI PATEL,BHARATBHAI MADHABHAI PATEL,KODRIBEN MADHABHAI PATEL,GAMATBEN MADHABHAI PATEL	,RULE NOT RECD BACK
9365	FA/5775/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHABHAI SAVJIBHAI PATEL DECDTHRO' HEIRS HETIBEN M PATEL,HETIBEN MADHABHAI PATEL,HASMUKHBHAI MADHABHAI PATEL,BHARATBHAI MADHABHAI PATEL,KODRIBEN MADHABHAI PATEL,GAMATBEN MADHABHAI PATEL,TARSIBHAI SAVJIBHAI PATEL	,RULE NOT RECD BACK
9366	FA/5777/1999	31/08/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI MOHANBHAI PATEL SINCE DIED HIS LEGAL HEIRS,PATEL KAKABHAI MOTIBHAI,PATEL MADHABHAI MOTIBHAI,PATEL HIRABHAI MOTIBHAI,PATEL MENABEN MOTIBHAI,PATEL VAKTABHAI MOTIBHAI	
9367	FA/5778/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAGUBHAI JEDHABHAI PATEL DECD.THRO' HEIRS NATVERBHAI R PATEL,NATVERBHAI RAGUBHAI PATEL,NARABHAI MAGABHAI PATEL	,RULE NOT RECD BACK
9368	FA/5780/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAGUBHAI JATHABHAI PATEL DECD.THRO' HEIR NATVARBHAI R PATEL,NATVERBHAI RAGUBHAI PATEL	,RULE NOT RECD BACK
9369	FA/5783/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUJABHAI BHAVAGIBHAI PATEL DECD. THRO' SHAMALBHAI P PATEL,SHAMALBHAI PUJABHAI PATLE	,RULE NOT RECD BACK
9370	FA/5788/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGABHAI MOTIBHAI PATEL DECD. THRO' HEIR MENABEN M PATEL,MENABEN MAGABHAI PATEL	,RULE NOT RECD BACK
9371	FA/5789/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIKUBEN REVABHAI KESHERBHAI PATEL DECD.THRO' HEIRS JAGO,JAGOBHAI REVABHAI PATEL,GOVINDBHAI RAVABHAI PATEL,DAHYABHAI MOTIBHAI PATEL	,RULE NOT RECD BACK
9372	FA/5790/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKNABHAI KESHERBHAI PATEL DECD. THRO' HEIRS RAMABHAI,RAMABHAI MAKNABHAI PATEL,NATHABHAI MAKNABHAI PATEL,JIVIBEN MAKANAJI PATEL	,RULE NOT RECD BACK

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9373	FA/5791/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMALBHAI KAYABHAI PATEL DECDTHRO' HEIRS EIJUBEN SHAMAL,EIJUBEN SHAMALBHAI PATEL,RAMESHBHAI SHAMALABHAI PATEL	,RULE NOT RECD BACK
9374	FA/5793/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMARBHAI KARABHAI PATEL THROHEIRS IJUBEN SHAMARBHAI PATEL,IJUBEN SHAMARBHAI PATEL,RAMESHBHAI SHAMARBHAI PATEL,BHAGWANBHAI KARABHAI PATEL	,RULE NOT RECD BACK
9375	FA/5795/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHABHAI MOTIBHAI PATEL DECD.THRO' HEIRS MENABEN M PATEL,MENABEN MADHABHAI PATEL,JIVIBEN MOTIBHAI PATEL,PRABHUBHAI MOTIBHAI PATEL,DAHYABHAI MOTIBHAI PATEL DECD.THRO' HEIR MENJULABEN D PATEL,MENJULABEN DAHYABHAI PATEL,MAFATBHAI MOTIBHAI PATEL	,RULE NOT RECD BACK
9376	FA/5796/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI KODARBHAI PATEL,GANGABEN MOTIBHAI PATEL THRO' HEIR MOTIBHAI KODARBHAI PATEL,MOTIBHAI KODARBHAI PATEL	,RULE NOT RECD BACK
9377	FA/5798/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI BHAVAJIBHAI PATEL DECD. THRO' HEIR SURESHBHAI,SURESHBHAI MOTIBHAI PATEL	,RULE NOT RECD BACK
9378	FA/5799/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHURABHAI RAJABHAI PATEL DECD.THRO' HIER MANEKBEN D PATEL,MANEKBEN DHURABHAI PATEL,GOVABHAI DHURABHAI PATEL	,RULE NOT RECD BACK
9379	FA/5806/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHHODBHAI GORDHANBHAI PATELDECD. THRO' HEIRS JASHUBHAI,JASHUBHAI RANCHHODBHAI,JITENDRABHAI RANCHHODBHAI PATEL	,RULE NOT RECD BACK
9380	FA/5807/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI NANJIBHAI PATEL DECD.THRO' HEIRS SANTOKBEN H PATEL,SANTOKBEN HIRABHAI PATEL,KODARBHAI HIRABHAI PATEL,EEVILABEN HIRAJI PATEL,MANUBHAI HIRABHAI PATEL,VAKTABHAI NANJIBHAI PATEL,MANEKBEN NANJIBHAI PATEL	,RULE NOT RECD BACK
9381	FA/5808/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI NANJIBHAI DECD. THRO'HEIRS SANTOKBEN HIRABHAI PATEL,SANTOKBEN HIRABHAI PATEL,KODARBHAI HIRABHAI PATEL,DEVILABEN HIRABHAI PATEL,MANUBHAI HIRABHAI PATEL	,RULE NOT RECD BACK
9382	FA/5809/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANEKBEN NANJIBHAI DECD. THRO'HEIR VAKTABHAI NANJIBHAI PATEL,VAKTABHAI NANJIBHAI PATEL	,RULE NOT RECD BACK
9383	FA/5813/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASTABHAI MAKNABHAI PATEL DECDTHRO' HEIR VINODBHAI V PATEL,VINODBHAI VASTABHAI PATEL	,RULE NOT RECD BACK
9384	FA/5814/1999	31/08/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI HATHABHAI PATEL DECD.THRO' HEIRS KANKUBEN M PATEL,KANKUBEN MOTIBHAI PATEL,DEVABHAI MOTIBHAI PATEL,MAKNABHAI MOTIBHAI PATEL,MENABEN MOTIBHAI PATEL,PATEL DEVABHAI MOTIBHAI,PATEL MAKANABHAI MOTIBHAI,PATEL MENABEN MOTIBHAI	,MR JM BAROT
9385	FA/5818/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAKNABHAI KESHARBHAI PATLE DECD. THRO' HEIRS NATHABHAI M,NATHABHAI MAKNABHAI PATEL,RAMABHAI MAKNABHAI PATEL	,RULE NOT RECD BACK
9386	FA/5821/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAHYABHAI MOTIBHAI PATEL,AMRUTLAL MOHANLAL PATEL THRO' HEIR LILABEN MOHANLAL PATEL,LILABEN MOHANLAL PATEL,PRABHASHANKER MOHANLAL PATEL	,RULE NOT RECD BACK
9387	FA/5822/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	BECHARBHAI PATEL DECD. THRO' HEIR VAKTABHAI M PATEL,VAKTABHAI MANKABHAI PATEL	,RULE NOT RECD BACK
9388	FA/5823/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANKABHAI BECHARBHAI PATEL DECD. THRO' HEIR VAKTABHAI,VAKTABHAI MANKABHAI PATEL	,RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9389	FA/5825/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	REVABEN CHHAGANLAL RAVAR DECD.THRO' HEIRS DHANESHWAR K PATEL,DHANESHWAR KEVARDAS PATEL,PRAVINCHANDRA KEVARDAS PATEL,MURSHANKER KEVARDAS PATEL,KIRTIKUMAR KEVARDAS PATEL	,RULE NOT RECD BACK
9390	FA/5826/1999	13/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KEVARDAS BHEMRAM RAVAL DECD. THRO' HEIRS DHANESHWAR K RAVAL,DHANESHWAR KESHAVDAS RAVAL,PRAVINCHANDRA KEVARDSAS RAVAL,MURSHANKER KEVARDAS RAVAL,KIRTIKUMAR KEVARDAS RAVAL	,RULE NOT RECD BACK
9391	FA/5833/1999	16/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GURUMUKHDAS SHAMDAS CHHATANI (DECD.THRO.HERIS),NANIBEN GURUMUKHDAS,RAMESH GURUMUKHDAS,DINESH GURUMUKHDAS,JYOTIBEN GURUMUKHDAS,KISHOR BABUBHAI SONI,KARAMSHIBHAI HARIBHAI PATEL,KESHAV MADHA PATEL BROUGHT LEGAL HEIRS & REPRES.,BAI DIWALIBEN WD/O KESHAV MADHA PATEL,KANUBHAI KESHAVBHAI,PARBATBHAI KESHAVBHAI,VITTALBHAI KESHAVBHAI,MATHURBHAI KESHAVBHAI,DHIRUBHAI KESHAVBHAI,BHARAT BABUBHAI DHAKAN	,NOTICE SERVED,MR AMAR D MITHANI,MR JITENDRA MALKAN
9392	FA/5854/1999	13/03/2019	GUJARAT WATER SUPPLY & SEWERAGE BOARD,EXECUTIVE ENGINEER	MR HS MUNSHAW	WAGHJI RAMJI PINDORIA,	UNSERVED EXPIRED (N)
9393	FA/5856/1999	26/07/2011	MANEKLAL VADILAL SAVANI DECD. THRO' HEIRS NAYANT M SAVANI,NAYANT MANEKLAL SAVANI,HANSAT MANEKLAL SAVANI	MR DC DAVE	DARIYAVKHAN BHIKHANKHAN DECD. THRO' HEIRS HALIMABEN WD/O D,HALIMABEN WD/O DARIYAVKHAN,KHATUNBEN DARIYAVKHAN,AKBARBHAI DARIYAVKHAN DELETED,IMMAM HUSSIAN DARIYAVKHAN,ICHHUBEN DARIYAVKHAN,HUSENABEN DARIYAVKHAN,ZUBEDABEN DARIYAVKHAN,YUNISBHAI DARIYAVKHAN,JASNABEN DARIYAVKHAN,RAMZANKHAN BHIKHANKHAN DECD. THRO' HEIRS KURADKHAN RAMZAN,KURADKHAN RAMZANKHAN DELETED,MOHMMADKHAN RAMZANKHAN,LASHKARKHAN RAMZANKHAN,AALAMKLHAN RAMZANKHAN DELETED,MAHBOOBKHAN RAMZANKHAN,ANWARKHAN RAMZANKHAN,MURADBHAI RAMZANKHAN BHIKHANKHAN (DELETED)	,NOTICE SERVED,DELETED,MR VIPUL S MODI
9394	FA/5865/1999	11/07/2008	DY.COLLECTOR,	GOVERNMENT PLEADER	PATEL NATHABHAI GOPALBHAI PATEL KISHORBHAI HARIBHAI,	
9395	FA/5866/1999	23/11/2013	DY.COLLECTOR,	GOVERNMENT PLEADER	SHARIF AEHMADKHAN DOSTMAHMADKHAN,AEHMANKHAN DOSTMAHMADKHAN,MAKBUL AEHMANKHAN DOSTMAHMADKHAN	MR BS PATEL,MRS RANJAN B PATEL
9396	FA/5868/1999	11/07/2008	DY.COLLECTOR,	GOVERNMENT PLEADER	PATEL TULSIBHAI DOSALBHAI,	
9397	FA/5870/1999	11/07/2008	DY.COLLECTOR,	GOVERNMENT PLEADER	PATEL NATHABHAI GOPALBHAI,	
9398	FA/5877/1999	11/07/2008	DY.COLLECTOR,	GOVERNMENT PLEADER	PATEL VANABHAI GOVABHAI,	
9399	FA/5884/1999	12/12/2015	DY.COLLECTOR,	GOVERNMENT PLEADER	PATEL RAMABHAI GOVABHAI,PATEL DIVABEN W/O SOMABHAI GOVABHAI,PATEL PRAVINBHAI JIVANLAL,PATEL MUKESHKUMAR JIVANLAL,PATEL JOITIBEN W/O JIVANBHAI GOVABHAI	,SERVED BY RPAD (N)

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9400	FA/5897/1999	01/12/2011	SHANTIJI BABAJI THAKORE,	MR PRAKASH K JANI	ABHUJI SHIVAJI CHAVADA DELETED,GSRTC LTD.,BAKULBHAI KANTILAL PATEL DECD.THROUGH THE LRS,PATEL MANJULABEN W/O BAKULBHAI K PATEL,SEJALBEN D/O BAKULBHAI (MINOR)KANTIBHAI PATEL,RITABEN D/O BAKULBHAI (MINOR) KANTILAL PATEL,BABUBHAI ISHWARBHAI PATEL DECDTHRO' HEIRS SAVITABEN WD/O B,SAVITABEN WD/O BABUBHAI ISHWARBHAI,MUKESHKUMAR BABUBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,NOTICE SERVED,SERVED BY AFFIX(N),DELETED,RULE NOT RECD BACK,RULE SERVED,MRS VASAVDATTA BHATT,MR CJ VIN,MS ROOPAL R PATEL
9401	FA/5898/1999	17/08/2011	SHREENATH EXHIBITORS,	(MR YF MEHTA)	HIRA FILMS (P) LTD,INDIAN MOTION PICTURE DISTRIBUTORS ASSOCIATION	RULE SERVED,MR SANJAY A MEHTA
9402	FA/5901/1999	23/11/2011	HIRABEN W/O BHARATKUMAR KARSANDAS PATEL,	MR BP DALAL	SARIFUDDIN NANNUMIYA KAZI DELETED AS PER COURT RODER,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DELETED,MR RITURAJ M MEENA
9403	FA/5904/1999	17/04/2017	RADHABEN SHAMJI,	MR SUBHASH K MANKAD	ASSISTANT DIRECTOR,	
9404	FA/5906/1999	01/07/2011	STATE OF GUJARAT,SECRETARY,HEALTH & FAMILY DEVELOPEMENT DEPARMENT,ADDL.DIRECTOR,DENTAL SHRI	GOVERNMENT PLEADER	P.I.POTA,P.P.POTA	RULE SERVED
9405	FA/5910/1999	26/12/2011	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	DEVJIBHAI NANJIBHAI DECD. THROHEIRS MANJUBEN DEVJIBHAI,MANJUBEN DEVJIBHAI,MUKESH DEVJIBHAI,VIJAY DEVJIBHAI,MANOJ DEVJIBHAI,SAROJBEN DEVJIBHAI,DEVSINHBHAI BACHUBHAI BHARVAD,DEVAYAT DESHABHAI AHIR	,RULE SERVED,MS SEJAL K MANDAVIA,MRS NISHA M PARIKH
9406	FA/5914/1999	04/02/2008	MANJULABEN WD/O JAYANTIBHAI MOHANJI CHAUHAN,MINOR MANISHABEN JAYANTIBHAI CHAUHAN,THRO'MANJULABEN,MINOR MEHUL JAYANTIBHAI CHAUHAN,THRO'MOTHER MANJULABEN,MINOR KISHOR JAYANTIBHAI CHAUHAN,THRO'MOTHER MANJULABEN,MOHANJI SADAJI CHAUHAN,SAAKRIBEN W/O MOHANJI SADAJI CHAUHAN	MR KV SHELAT	SUDHIRBHAI ASHOKRAV (MARATHI),SUSHILKUMAR PADAMPRASAD JAIN,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA,MR KK NAIR,MR CHETAN K PANDYA
9407	FA/5916/1999	27/03/2012	GANGADHAR SAMRAO NANDEDKAR,SUNANDADEVI GANGADHAR NANDEKHAR,KAMALKAR G.NANDEKAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	HUSAN KASAM HOTHI,KASAM JUSA HOTHI,NEW INDIA ASSURANCE CO LTD,SHANKAR ALIAS MOHAN G.NANDEKARDELETED CT.ORDER DTD.03-08-10.	SERVED BY RPAD (N),DELETED,(MR PN BAVISHI),MR AJAY R MEHTA
9408	FA/5917/1999	07/10/2008	STATE OF GUJARAT,SUPERINTENDENT,ADDL.DIRECTOR	GOVERNMENT PLEADER	HEIRS OF DECD.SHAKUNTALABEN YASHVANTRAV VARE,YASHVANTRAV SHANKERRAV VARE,NANDABEN YASHVANTRAV VARE,JYOTSNABEN YASHVANTRAV VARE,RAJU YASHVANTRAV VARE,SHARAD YASHVANTRAV VARE,LATA YASHVANTRAV VARE	,RULE SERVED,MR PJ KANABAR
9409	FA/5918/1999	12/12/2011	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHANKIBEN,WD/O DECD.GOKALBHAI SEVABHAI BAMANIYA,RAMABHAI GOKALBHAI BAMANIYA,MINOR AMUBEN,D/O GOKALBHAI SEVABHAI BAMANIYA,JAYENDRAKUMAR HIRALAL MODHIYA,CHHOTALAL MANSUKHLAL MODHIYA DECD.THRO'HIS HEIRS,MANEKLAL CHHOTALAL MODHIYA,HIRALAL CHHOTALAL MODHIYA,KANTILAL CHHOTALAL MODHIYA,CHANDANBEN CHHOTALAL MODHIYA	,NOTICE SERVED,MR YM THAKKAR
9410	FA/5919/1999	12/12/2011	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JOKHABHAI BHAVABHAI BAMANIYA,JAYENDRAKUMAR HIRALAL MODHIYA,CHHOTALAL MANSUKHLAL MODHIYA DECD.THRO'HIS HEIRS,MANEKLAL CHHOTALAL MODHIYA,HIRALAL CHOTALAL MODHIYA,KANTILAL CHHOTALAL MODHIYA,CHANDANBEN CHHOTALAL MODHIYA	,NOTICE SERVED,MR YM THAKKAR

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9411	FA/5961/1999	25/11/2011	NATIONAL INSURANCE CO.LTD.,SUMAR AASU MAHESWARI,PRAVINCHANDRA DAYASHANKER SEVAK	MS AVANI S MEHTA	NATHUBHAI DESAR MAHESHWARI (DELETED),BACHIBAI NATHUBHAI MAHESHWARI	DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9412	FA/5973/1999	01/02/2012	NAVINBHAI VISAJI NAGAR,	MR BHARAT JANI	HAKIMKHAN AALAMGULKHAN PATHAN,MUNICIPAL COMMISSIONER	NOTICE SERVED,MR RR MARSHALL
9413	FA/5975/1999	13/01/2017	CHAMPABEN RAMBHAI PATEL,	NOTICE SERVED	MAGANBHAI HARIBHAI PATEL,	MR ZUBIN F BHARDA
9414	FA/5976/1999	02/05/2017	DURGABEN D/O KANJIBHAI AMTHA & W/O RAMJIBHAI K SONARA,	NOTICE UNSERVED	MANAGER, AHMEDABAD MUNICIPAL TRANSPORT SERVICE,COMMISSIONER, AHMEDABAD MUNICIPAL CORPORATION	
9415	FA/5983/1999	23/04/2012	MAMAD IBRAHIM,YAKUB IBRAHIM,DAHOD IBRAHIM	MR SHIRISH JOSHI	UNITED INDIA INSURANCE COMPANYLIMITED,GUJARAT MARITIME BOARD	NOTICE SERVED BY DS,MS MEGHA JANI
9416	FA/5985/1999	19/04/2012	NAZIRKHAN MIYANKHAN PATHAN,	MR AS TRIVEDI	AJAMKHAN JETHUJI HAPANI THRO. HIS LEGAL HEIRS,KULSUMBEN AJAMKHAN W /O.DECEASED,BISMILLAKHAN AJAMKHN,SON,AFRAJBANU AJAMKHAN DAUGHTER,SUFIYABANU AJAMKHAN DAUGHTER,SHABANABANU AJAMKHAN DAUGHTER,SHAHINABANU AJAMKHAN DAUGHTER,ORIENTAL INSURANCE CO.LTD.,NAME OF DRIVER- NOT MENTIONED,NAME OF OWNER- NOT MENTIONED,NAME OF INSURANCE CO.LTD. NOT MENTIONED	,UNSERVED EXPIRED (N),SERVED BY AFFIX. (R),MR SHALIN N MEHTA
9417	FA/5986/1999	14/02/2017	JAYANTBHAI K ZAVERI,	MR YATIN SONI	JESINGBHAI NARSIBHAI RATHOD,	MR AMIT C NANAVATI
9418	FA/6005/1999	13/02/2012	ORIENTAL INSURANCE CO LTD,	MS LILU K BHAYA	KARSANBHAI CHHAGANBHAI BHIL,RAMILABEN KARSAN BHIL-MINOR,NATWARBHAI KARSANBHAI BHIL (MINOR),PRAHLADBHAI KARSANBHAI BHIL (MINOR),NAGARBHAI KARSANBHAI BHIL (MINOR),KANKUBEN KARSANBHAI BHIL (MINOR),GEETABEN KARSANBHAI BHIL (MINOR),MANJULABEN KARSANBHAI BHIL (MINOR),NASIRBHAI KASAMBHAI NAGORI,KASAMBHAI ALLAUDIN NAGORI DIED THRO'HIS HIERS,SAKINABEN WD/O KASAMBHAI NAGORI,NASIRBHAI KASAMBHAI NAGORI,SATTARBHAI KASAMBHAI NAGORI,HARUNBHAI KASAMBHAI NAGORI,AJITBHAI KASAMBHAI NAGORI	,NOTICE SERVED,MR PRAKASH K JANI
9419	FA/6006/1999	08/02/2012	RANCHHODBHAI POPATBHAI BARIA,SHAIRU GEMS C/O ASHOKBHAI B MEHTA,NEW INDIA INSURANCE CO.LTD.	(MR JD AJMERA)	KANTABEN PRAJAPATI,HASMUKHBHAI SOMABHAI PRAJAPATI,RAMANBHAI SOMABHAI PRAJAPATI,RANCHHODBHAI POPATBHAI BARIA,SHAIRU GEMS	NOTICE SERVED,MR JITENDRA M PATEL
9420	FA/6007/1999	22/02/2017	UNION OF INDIA,	MS ARCHANA U AMIN	JAGUBHAI LAKHABHAI VASAVA,SAVITABEN VASAVA	RULE NOT RECD BACK
9421	FA/6008/1999	14/12/2009	UNION OF INDIA,	MR NK MAJMUDAR,(MR. JC SHETH),MS MEGHA JANI,MR KALPESH N SHASTRI	JAYSHREEBEN KAPILRAY VYAS,MANSIBEN KAPILRAY VYAS,PUSHPABEN NARMADASHANKER VYAS	MR RR TRIVEDI,MR MAHESH B SHAH,MR BHAVESH P TRIVEDI
9422	FA/6009/1999	30/06/2011	MANIBEN MOHANLAL VORA,MOHANLAL KALIDAS VORA	MR SANDIP C SHAH	UNION OF INDIA,	(MR BIPIN I MEHTA)
9423	FA/6010/1999	13/05/2010	STATE OF GUJARAT,DELETED,DELETED,DY.EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	FATTU FAKRU BHURIYA,MANGLA RAMA BHURIYA,BADIBEN MANGLA BHURIYA,SAVITA FAKRU BHURIYA,VACHHNI FAKRU BHURIYA,NEW INDIA INSURANCE CO.LTD	MR BHARAT JANI,MR VIBHUTI NANAVATI

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9424	FA/6027/1999	09/12/2016	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SUSHILABEN VASANTRAV JADAV,MINOR ANILABEN VASANTRAV JADAV,MINOR AMIT VASANTRAV JADAV,MINOR RESHMIBEN VASANTRAV JADAV,PROPRIETOR	MR MP PRAJAPATI,MR BHUSHAN B OZA
9425	FA/6029/1999	17/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANZARA RETI GRAVEL MAJOOR KAMDAR SAHAKARI MANDLI LTD,	RULE SERVED
9426	FA/6032/1999	13/02/2012	DARJIBHAI JADAVJIBHAI THOBHAN,	MS SD RAMI	SULTANKHAN FAKIR,KALIDAS SOMABHAI PATEL DECD.THROUGH THE LRS,SHARDABEN W/O.KALIDAS PATEL,BHARATKUMAR KALIDAS PATEL,RAJUBHAI KALIDAS PATEL,UNITED INDIA ASSURNCE CO LTD	,MR VIBHUTI NANAVATI
9427	FA/6034/1999	30/11/2010	RAGHUBHAI LALJIBHAI PATEL,	(MR CL SONI)	MURTUJA ALI GULAMNABI PATHAN,GULAM MOHMMAD NAZIRMOHAMMAD MISTRI,ORIENTAL FIRE & GENERAL INSURANCE CO.LTD.,LAXMANBHAI MOHANBHAI DECD. THRO' HEIRS MOHANBHAI MADHA,MOHANBHAI MADHABHAI THAKARDA,SAMUBEN W/O MOHANBHAI MADHABHAI THAKARDA,DAHIBEN WD/O LAXMANBHAI MOHANBHAI THAKARDA,DHABUBEN LAXMANBHAI THAKARDA,BHIKHABHAI FALJIBHAI DESAI,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED,MR KK NAIR,MS LILU K BHAYA
9428	FA/6044/1999	13/04/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	HASINABIBI WD/O HUSEINBHAI JAMALUDDIN SHAIKH,FIROZ HUSEINBHAI SHAIKH,TAIYAB HUSEINBHAI SHAIKH,YASHIN HUSEINBHAI SHAIKH,BHAVSING VIRSING TADAVI,SHUSHILABEN NATWARLAL DESAI	RULE SERVED,(MR SK BUKHARI),(MR MAHENDRA K PATEL)
9429	FA/6064/1999	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KACHARAJI MALAJI RATHOD DECD. THRO' HEIRS BADSIONH C RATHOD,BADSINH CHARAJI RATHOD,PRATHVISINH KACHRAJI RATHOD,GULABSINH KACHRAJI RATHOD,JAGATSINH KACHRAJI RATHOD,SAMUBA KACHRAJI RATHOD,RAJUSINH KACHRAJI RATHOD,KHANJIBHAI VAJIRBHAI MUMAN,AMINABEN VAJIRBHAI MUMAN	
9430	FA/6078/1999	30/03/2012	AHMEDABAD DISTRICT PANCHAYAT,	MS RV ACHARYA	KANUBHAI AMBALAL SHRIMALI,UMESH CHANDRAKANT YAGNIK,BODURAM JODURAM YADAV,NATIONAL TRANSPORT CORPORATION,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED,(MR HASMUKH THAKKER),(MR PARESH M DARJI)
9431	FA/6277/1999	05/04/2013	VINUBA ANIRUDDSINH JADEJA,VIRENDRASINH ANIRUDDHSINH JADEJA,HITENDRASINH ANIRUDDHSINH JADEJA,BAPUBHA BECHARJI JADEJA,INDRABA BAPUBHA JADEJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANGA PUNJA HARIJAN,PRABHULAL HIRALAL KUMBHAR,NEW INDIA ASSURANCE CO LTD,ASHANAND ROOPCHAND SINHANI,CHANDER LONGIMAL BHAMBHANI	NOTICE SERVED,RULE SERVED BY DS,MR SANDIP C SHAH
9432	FA/6284/1999	22/01/2009	UDABHAI RAMABHAI PARMAR,	MR MTM HAKIM	SABDARALI ABBASALI SAIYED,SHREE VISHWAKARMA ENGINEERING WORKS,NATIONAL INSURANCE COMPANY,PRAVINBHAI SHANKERBHAI PATEL	NOTICE SERVED BY DS,MR SHASHIKANT S GADE
9433	FA/6316/1999	17/04/2012	GORMELSINGH BISAKHASINGH JAAT,	MR BP DALAL	DRIVE OF JEEP NO.R.J.27 0690 DELETE CT.ORDER DTD.14-10-2002,OWNER OF JEEP NO.RJ 27 0690 RASIDABANU AKBARMAHMAD,NEW INDIA INSURANCE CO LTD,DRIVER OF TRUCK TANKER NO. M.T.T8391-EXPIRED IN ACCIDENT,OWNER OF TRUCK TANKER NO.MTT 8391,ORIENTAL INSURANCE CO LTD	,NOTICE NOT RECD BACK,NOTICE UNSERVED,MR SUNIL B PARIKH,MR SHASHIKANT S GADE
9434	FA/6353/1999	21/12/2011	GSRTC,	MRS VASAVDATTA BHATT	MUKTABEN DEVSHANKER KALOLA VYAS(WIDOW),DINESH DEVSHANKER KALOLA (VYAS),RAJESH DEVSHANKER KALOLA (VYAS),DHIRUBHAI LAVABHAI KOLI (ROJSARA),MANSUKHBHAI LAVABHAI KOLI	RULE SERVED

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9435	FA/6359/1999	14/05/2009	GSRTC,	MRS VASAVDATTA BHATT	NARSINHBHAI SURABHAI VADUKAR,BIKHABHAI DEVSIBHAI BHARWAD,PRABATBHAI VAJSIBHAI BHUTIA (MER)	NOTICE NOT RECD BACK,DELETED,MR AMITKUMAR C BHATT,MS TRUSHA H MEHTA
9436	FA/6360/1999	14/05/2009	GSRTC,	MRS VASAVDATTA BHATT	PARBATBHAI VAJSIBHAI BHUTIA,BIKHABHAI DEVSIBHAI BHARWAD	DELETED,MR AMITKUMAR C BHATT,MS TRUSHA H MEHTA
9437	FA/6460/1999	01/07/2011	AHMEDABAD ELECTRICITY CO.LTD,	MR KB PUJARA	MAHENDRA AMBALAL DAVE,	MR KARTIKEY P RAWAL
9438	FA/6465/1999	15/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MANGUBEN WD/O DECD.CHHOTABHAI MAGANBHAI PARMAR,PRAKASHBHAI CHHOTABHAI-MINOR,GOVINDBHAI CHHOTABHAI-MINOR,JAYESHBHAI CHHOTABHAI-MINOR,MAGANBHAI JEHABHAI,BHIKHUBEN W/O MAGANBHAI JEHABHAI,MAHOBATSINH HARISING PARMAR	RULE SERVED,SERVED BY AFFIX. (R)
9439	FA/6467/1999	02/05/2012	THAKERSHIBHAI DALPATRAI THAKKAR,LABHUBEN THAKERSHIBHAI THAKKAR,DEEPAK MANUBHAI @ MAHENDRABHAITHAKKAR MINOR THRO' GUARDIAN &	MR BHARAT JANI	POPATJI MAGANJI THAKORE,RANJITSINH MAGANBHAI RAJPUT,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
9440	FA/6469/1999	30/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMILABEN,WD/O KANUBHAI NATHUBHAI PATEL,PARESH KANUBHAI PATEL,KUNAL KANUBHAI PATEL -MINOR,NATHABHAI BABABHAI PATEL (DELETED),RAIBEN NATHALAL PATEL,MANILAL RAMABHAI PATEL	DELETED,RULE SERVED,MR SHITAL R PATEL
9441	FA/6470/1999	02/05/2012	THAKERSHIBHAI DALPATRAI THAKKAR,LABHUBEN THAKERSHIBHAI THAKKAR,DEEPAK MANUBHAI @ MAHENDRABHAITHAKKAR, MINOR THRO' GUARDIAN	MR BHARAT JANI	POPATJI MAGANJI THAKORE,RANJITSINH MAGANBHAI RAJPUT,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
9442	FA/6471/1999	04/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,PRIYAVANDANA JAGDISHCHANDRA ACHARYA	,(MR VC DESAI)
9443	FA/6472/1999	04/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,PRIYAVANDANA JAGDISHCHANDRA ACHARYA	,(MR VC DESAI)
9444	FA/6482/1999	11/01/2013	ISHWARBHAI JIVABHAI PARMAR,	MR MTM HAKIM	FARUKH ABDULGAFFUR SHAIKH,KANTILAL MANILAL RANA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX. (R)
9445	FA/6483/1999	10/04/2013	DINESHKUMAR NANJIBHAI SUTARIYA,	MR VM DHOTRE	MITHIBEN WD/O TRIKAMBHAI PREMJIBHAI,BABUBHAI TRIKABHAI PARMAR,MINOR HITESH GAUTAMBHAI,MANIBEN WD/O DECD.GAUTAM TRIKAMBHAI,KISANBHAI MAGANBHAI PARMAR	NOTICE SERVED,RULE SERVED,MR DN TRIVEDI
9446	FA/6484/1999	05/12/2008	KASHIBEN PRANLAL EDUCATAION TRUST,	MR NAVIN K PAHWA	STATE OF GUJARAT,	GOVERNMENT PLEADER
9447	FA/6536/1999	19/04/2012	MAHESH VIRABHAI PARIKH,PUSHPABEN MAHESHBHAI PARIKH	MR VILAV K BHATIA	SHANABHAI KARSANBHAI VAGHELA,R THAKORE & COMPANY,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS MEGHA JANI
9448	FA/6537/1999	18/09/2019	KANTIBHAI MANGALBHAI THAKOR,ATMARAM RANCHHODBHAI THAKOR,SUSHILABEN D/O MANGALBHAI THAKOR,JADABEN WD/O MANGALBHAI SOMABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)	PUNJABHAI SHANKERBHAI THAKOR,	MR HM PARIKH
9449	FA/6555/1999	17/10/2012	BOMBAY MERCANTILE CO.OP.BANK LTD,BOMBAY MERCANTILE CO.OP.BANK LTD	MR BHARAT JANI	H.G.DESAI,	MR TR MISHRA
9450	FA/6559/1999	03/12/2010	DILIPBHAI GULJIBHAI GAMIT,VIMALABEN SUMANBHAI GAMIT,JAYANTIBEN KUMUDCHANDRA PATEL	MR MTM HAKIM	MOHEMMEDBHAI A.BARDOLIYA,UNITED INDIA INSURANCE CO LTD	MR RAJNI H MEHTA,MR MM TIRMIZI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9451	FA/6560/1999	03/12/2010	DILIPBHAI GULJIBHAI GAMIT,VIMALABEN SUMANBHAI GAMIT,JAYANTIBEN KUMUDCHANDRA PATEL	MR MTM HAKIM	MOHEMMEDBHAI A.BARDOLIYA,UNITED INDIA INSURANCE CO LTD	MR RAJNI H MEHTA,MR MM TIRMIZI
9452	FA/6561/1999	09/05/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	LALSINGHBHAI JITHABHAI DAMOR (VASAVA),CHETANIBEN LALSINGHBHAI DAMOR (VASAVA),YOGESHWAR TRANSPORT CO.,KRISHNA CORP.,ALKAPURI BUILDERS PVT.LTD,DEVLOPERS S.K.P.ENTERPIRSES,SHANTI CONSTRUCTION	,RULE SERVED,RULE UNSERVED,MR AR MAJMUDAR,MR MTM HAKIM
9453	FA/6562/1999	09/05/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	PURIBEN DHULABHAI KODIYAR (VASAVA),YOGESHWAR TRANSPORT CO.,KRISHNA CORPORATION,ALKAPURI BUILDERS PVT.LTD,DEVLOPERS S.K.P.ENGERPRISES,SHANTI CONSTRUCTION	,RULE SERVED,MR AR MAJMUDAR,MR MTM HAKIM
9454	FA/6563/1999	09/05/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VANITABEN MALJIBHAI GANAVA,YOGESHWAR TRANSPORT CO.,KRISHNA CORPORATION,ALKAPURI BUILDERS PVT.LTD,DEVLOPERS S.K.P.ENGERPRISES,SHANTI CONSTRUCTION	,RULE SERVED,MR AR MAJMUDAR,MR MTM HAKIM
9455	FA/6567/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	BALAJI HAJURJI THAKARDA DECD. THRO' HEIRS VAHTIBEN WD/O,VAHTIBEN WD/O BALAJI HARURJI THAKARDA,ABHESING BALAJI THAKARDA,ARJUNSING BALAJI THAKARDA,MOTIJI HAJURJI THAKARDA (SINCE DEC'D THRO'HEIRS & LRS),THAKARDA AJMELJI MOTIJI,THAKARDA PRATAPJI MOTIJI,THAKARDA VIRAJI MOTIJI,THAKARDA ISHWARJI MOTIJI,THAKARDA RANJANBEN MOTIJI,THAKARDA GITABEN MOTIJI,THAKARDA REVABEN MOTIJI	,MR NK MAJMUDAR
9456	FA/6570/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RADHUJI GALBAJI DECD. THRO' HEIRS AMTHAJI RADHUJI,AMTHAJI RADHUJI,VAKTAJI RADHUJI,SONAJI RADHUJI,MENABEN WD/O RADHUJI GALABJI SINCE DIED HIS LEGAL HEIRS,RAJAJI VAGHAJI THAKARDA,THAKARDA AMTHABHAI RADHUBHAI,THAKARDA VAKTABHAI RADHUBHAI,THAKARDA SONABHAI RADHUBHAI,THAKARDA KUNVARBEN RADHUBHAI,THAKARDA RATANBEN RADHUBHAI,RAJAJI VADHAJI THAKARDA	,MR NK MAJMUDAR
9457	FA/6571/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHURAJI GALABHI DECD. THRO' HEIRS KUVARJI DHURAJI DECD.,KUVARJI DHURAJI DECD. THRO' HEIRS HIRABEN KUNVARJI,HIRABEN KUNVARJI,PRADHANJI KUNVARJI,ARKHAJI KUVARJI,NANAJI GLABJI THAKARDA DECD. THRO' HEIRS HUJAJI NANAJI,HUJAJI NANAJI,ARVINDJI NANAJI,KANKUBEN WD/O NANAJI GLABJI SINCE DIED HISA LEGAL HEIRS,THAKARDA HAJURJI NENAJI,THAKARDA ARVINDBHAI NENAJI,THAKARDA HIRABEN NENAJI,RADHUJI GALABJI DECD. THRO' HEIRS AMTHAJI RADHUJI,AMTHAJI RADHUJI,VAKTAJI RADHUJI,SONAJI RADHUJI,MENABEN WD/O RADHUJI GALABJI THAKARDA SINCE DIED,THAKARDA AMTHABHAI RADHUBHAI,THAKARDA VAKTABHAI RADHUBHAI,THAKARDA SONABEN RADHUBHAI,THAKARDA KUNVARBEN RADHUBHAI,THAKARDAA RATANBEN RADHUBHAI	,MR NK MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9458	FA/6572/1999	22/02/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALAJI KARAJI THAKARDA DECD. THRO' HEIRS HIRAJI L THAKARDA,HIRAJI LALJI THAKARDA SINCE DECEASED,RAMAJI LALAJI THAKARDA SINCE DIED HIS LEGAL HEIRS,JAMAJI LALAJI THAKARDA,JAWANJI RAMAJI THAKARDA,SHANTABEN HIRAJI THAKARDA,THAKARDA KANKUBEN RAMABHAI,THAKARDA JAWANBHAI RAMAJI,AMRUTBEN DAYHAJI D/O.HIRAJI LALAJI THAKARDA,THAKARDA PRAVINBHAI RAMAJI,JAGABHAI HIRAJI LALAJI THAKARDA,THAKARDA LAXMANBHAI RAMAJI,MANEKBEN BHIKAJI D/O.HIRAJI LALAJI THAKARDA,JAYANTIBHAI HIRABHAI LALAJI THAKARDA,KACHARAJI KARAJI THAKARDA DECDTHRO' HEIRS AMTHAJI K THAKARDA,AMTHAJI KACHRAJI THAKARDA SINCE DIED HIS LEGAL HEIRS,BHIKHAJI KACHRAJI THAKARDA,UMEDBEN WD/O KACHRAJI KARAJI THAKARDA THRO' HEIRS BABUJI,REVIBEN AMTHAJI KACHRAJI THAKRDA(DECEASED),BABUJI AMTHAJI THAKARDA,THAKARDA BABUBHAI AMTHABHAI,PARKHANJI AMTHAJI THAKARDA,PRAKHANJI AMTHAJI THAKRDA DECEASED THRO' L/H.,THAKARDA MENABEN AMTHAJI,CHAMPABEN AMTHAJI THAKARDA,REVIBEN AMTHAJI THAKARDA (DECEASED),REVIBEN AMTHAJI KACHRAJI THAKARDA(DECEASED),BABUJI AMTHAJI THAKARDA,BABUJI AMTHAJI THAKRDA,MENABEN AMTHAJI THAKARDA,MENABEN AMTHAJI THAKARDA,CHAMPABEN AMTHAJI THAKARDA,CHAMPABEN AMTHAJI THAKARDA,RAJAJI BADAJI THAKARDA DECD. THRO' HEIR DHURAJI R THAKARDA,DHURAJI RAJAJI THAKARDA	,MR NK MAJMUDAR
9459	FA/6578/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HATHIJI NATHAJI THAKARDA DECD.THRO' HEIRS SARTANJI H THAKARD,SARTANJI HATHIJI THAKARDA,NANANJI HATHIJI THAKARDA DECD.THRO' HEIRS ARKHIBEN N THAKARD,SONAJI HATHIJI THAKARDA,MADHAJI HATHIJI THAKARDA,PRADHANJI HATHIJI THAKARDA,SARDARJI HATHIJI THAKARDA,DAHYAJI HATHIJI THAKARDA,ARKHIBEN NANAJI THAKARDA,KACHARAJI KARAJI THRO' HEIRS AMTHAJI KACHRAJI THAKARDA,AMTHAJI KACHRAJI THAKARDA DECDTHRO' HEIRS BABUJI A THAKARDA,BHIKHAJI KACHRAJI THAKARDA,UMEDBEN KACHRAJI THAKARDA DECDTHRO' HEIRS BABUJI AMTHAJI,BABUJI AMTHAJI THAKARDA,BABUJI AMTHAJI,PARKHANJI AMTHAJI THAKARDA,PARKHANJI AMTHAJI,AMTHAJI MOTIJI DECD. THRO' HEIRS NATHAJI AMTHAJI THAKARDA,NATHAJI AMTHAJI THAKARDA,BAJAJI AMTHAJI THAKARDA,LAKHAJI AMTHAJI THAKARDA,MATHIJI AMTHAJI THAKARDA	,MR NK MAJMUDAR
9460	FA/6592/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARABHAI LAVJIBHAI PATEL SINCE DIED HIS LEGAL HEIRS,PATEL MANKABHAI NARABHAI SON,PATEL NATHIBEN NARABHAI DAUGHTER,PATEL DAHIBEN NARABHAI DAUGHTER	,MR NK MAJMUDAR

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9461	FA/6593/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DOLABHAI LAVJIBHAI PATEL DECD.THRO' HEIRS DOLABHAI M PATEL,DOLABHAI MOTIBHAI PATEL,JASHUBHAI RADHUBHAI PATEL,JITUBEN RADHUBHAI PATEL,KANTIBHAI MAKNABHAI PATEL,HIRABEN MAKNABHAI PATEL,AMBUBHAI LAVJIBHAI DECD. THRO'HEIRS PRABHUBHAI A PATEL,PRABHUBHAI AMBUBHAI PATEL,TALSIBHAI AMBUBHAI PATEL,PANIBEN D/O AMBUBHAI PATEL,NARABHAI LAVJIBHAI PATEL SINCE DIED HIS LEGAL HEIRS,PATEL MANKABHAI NARABHAI,PATEL NATHIBEN NARABHAI,PATEL DAHIBEN NARABHIA	,MR NK MAJMUDAR
9462	FA/6624/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL TEJABHAI KODARBHAI SINCE DIED HIS LEGAL HEIRS,PATEL PUNJIBEN TEJABHAI,PATEL DEVABHAI TEJABHAI,PATEL MAKNABHAI TEJABHAI,PATEL JAGUBHAI TEJABHAI,PATEL MANEKBEN TEJABHAI	,MR NK MAJMUDAR
9463	FA/6633/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL AMBUBHAI LAVJIBHAI'S HEIRS,PATEL TALSIBHAI AMBUBHAI,PATEL PRABUBHAI AMBUBHAI,PATEL PANIBEN D/O AMBU LAVJI,PATEL NARABHAI LAVJIBHAI SINCE DIED HIS LEGAL HEIRS,PATEL MANKABHAI NARABHAI,PATEL NATHIBEN NARABHAI,PATEL DAHIBEN NARABHAI	,MR NK MAJMUDAR
9464	FA/6639/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA DALAJI NANAJI,THAKARDA MANGUBEN JAWANJI'S HEIRS,THAKARDA DALABHAI NANABHAI,THAKARDA TALAJI NANAJI SINCE DIED HIS LEGAL HIERS,THAKARDA DAHIBEN TALAJI,THAKARDA JASUBHAI TALAJI,THAKARDA BABUBHAI TALAJI,THAKARDA JYANTIBHAI TALAJI,THAKARDA BHALABHAI TALAJI,THAKARDA PREMILA TALAJI	,MR NK MAJMUDAR
9465	FA/6649/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL MOTIBHAI KODARBHAI,PATEL MADHABHAI MOTIBHAI,PATEL DALABHAI MOTIBHAI'S HEIRS,PATEL TEJABHAI KODARBHAI SINCE DIED HIS LEGAL HIERS,PATEL HARIBHAI KODARBHAI,PATEL HIRABEN WD/O DALABHAI MOTIBHAI,PATEL PUNJIBEN TEJABHAI,PATEL JAGDISHBHAI DALABHAI,PATEL DEVABHAI TEJABHAI,PATEL MAKNABEN TEHABHAI,PATEL BHARATBHAI DALABHAI,PATEL JAGUBHAI TEFABHAI,PATEL MANEKBEN TEJABHAI	,MR NK MAJMUDAR
9466	FA/6652/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL KODARBHAI,HEIRS OF DECD. PATEL HIRABHAI KODARBHAI,KANUBHAI HIRABHAI PATEL,RAJUBHAI HIRABHAI PATEL,MAKNABHAI HIRABHAI PATEL,JITENDRABHAI HIRABHAI PATEL,RAMESHBHAI HIRABHAI PATEL,SANTOKBEN WD/O HIRABHAI,HEIRS OF DECD.KUNVARBEN MADHABHAI,KANUBHAI HIRABHAI PATEL,RAJUBHAI HIRABHAI PATEL,MAKNABHAI HIRABHAI PATEL,JITENDRABHAI HIRABHAI PATEL,RAMESHBHAI HIRABHAI PATEL,SANTOKBEN WD/O HIRABHAI	,MR NK MAJMUDAR
9467	FA/6657/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI DAHYABHAI PITAMBERBHAI,DARJI JIVABHAI PITAMBERBHAI SINCE DIED HISM LEGAL HEIRS,DARJI MAHENDRABHAI,DARJI INDRABHAI,DARJI ARVIDBHAI,DARJI RAMUBEN,DARJI MANGUBEN,DARJI PUSHPABEN	
9468	FA/6658/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAI KUNVAR WD/O MOTIBHAI HARIBHAI PATEL (SINCE DEC'D,PATEL JITUBEN (SINCE DEC'D THRO,DAHYABHAI RAMABHAI	
9469	FA/6659/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JIVABHAI MANKABHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL HITIBEN JIVABHAI,PATEL ARKHIBEN JIVABHAI,PATEL GOVABHAI JIVABHAI,PATEL HIRABHAI MANKABHAI,PATEL REVABHAI MANKABHAI,HEIRS OF DECD. PATEL RADHUBHAIBADARBHAI,PATEL VASTABHAI RADHUBHAI,PATEL JITABHAI RADHUBHAI	,MR NK MAJMUDAR

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9470	FA/6660/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JIVABHAI MANKABHAI (SINCE DECD'THRO'HEIRS & LRS),PATEL HETIBEN JIVABHAI,PATEL ARKHIBEN JIVABHAI,PATEL GOVABHAI JIVABHAI,PATEL HIRABHAI MANKABHAI,PATEL REVABHAI MANKABHAI	,MR NK MAJMUDAR
9471	FA/6661/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MANKABHAI MADHABHAI,HEIRS OF DECD PATEL AMBUBHAI MOTIBHAI,PATEL TALSIBHAI AMBUBHAI,PATEL PRABHUBHAI AMBUBHAI,HEIRS OF DECD PATEL DAHYABHAI HARIBHAI,PATEL RAMESHBHAI DAHYABHAI,PATEL MANILAL DAHYABHAI,PATEL INDIRABEN DAHYABHAI,PATEL KUNVARBEN DAHYABHAI,JIVABHAI PITAMBERBHAI DARJI (SINCE DEC'D THRO'HEIRS & LRS),DARJI MAHENDRABHAI,DARJI INDRABHAI,DARJI ARVINDBHAI,DARJI RAMUBEN,DARJI MANGUBEN,DARJI PUSHPABEN,THAKARDA RAJAJI MANKAJI,HEIRS OF DECD THAKARDA MANKAJI BAJAJI,THAKARDA DHURAJI MANKAJI,THAKARDA DANAJI MANKAJI,THAKARDA AMRUTJI MANKAJI,THAKARDA SOMAJI MANKAJI	
9472	FA/6662/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD PATEL MAKNABHAI MADHABHAI,PATEL PUNJIBEN WD/O MAKNABHAI MADHABHAI,PATEL LILABHAI MAKNABHAI,PATEL ANUBEN MAKNABHAI,PATEL TARLABEN MAKANABHAI,PATEL HIRABEN MAKANABHAI,HEIRS OF DECD PATEL AMBUBHAI LAVJIBHAI,PATEL TALSIBHAI AMBUBHAI,PATEL PRABHUBHAI AMBUBHAI,PATEL PANIBEN D/O AMBUBHAI LAVJIBHAI,DARJI JIVABHAI PITAMBERBHAI (SINCE DEC'D THRO'HEIRS & LRS),DARJI MAHENDRABHAI,DARJI INDRABHAI,DARJI ARVINDBHAI,DARJI RAMUBEN,DARJI MANGUBEN,DARJI PUSHPABEN,THAKARDA RAJAJI MANKAJI,HEIRS OF DECD THAKARDA MANKAJI BAJAJI,THAKARDA DHURAJI MANKAJI,THAKARDA DANAJI MANKAJI,THAKARDA AMRUTJI MANKAJI,THAKARDA SOMAJI MANKAJI	
9473	FA/6668/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI KARABHAI BHAGWANBHAI,HEIRS OF DECD DARJI AMTHABHAI PITAMBER,DARJI CHUNILAL AMTHABHAI (SINCE DECD' THOR'HEIRS & LRS),DARJI BECHARBHAI,DARJI SOMJIBHAI,DARJI BHOGILAL,DARJI JETHABHAI (SINCE DEC'D THRO'HEIRS & LRS),DARJI NAINABEN,DARJI NARMADABEN WD/O CHUNILAL,DARJI MANJULABEN,HEIRS OF DECD DARJI CHANCHIBENMOTIBHAI,DARJI PATHABHAI MURABHAI,HEIRS OF DECD DARJI DIVABEN WD/O DHURABHAI KODARBHAI,DARJI HARJIVAN DHURABHAI,KANKUBEN DHURABHAI DARJI,KANUBHAI NANCHAND DARJI,GUNVANTBHAI NANCHAND DARJI,KOKILABEN NANCHAND DARJI,CHANCHIBEN NANCHAND DARJI	
9474	FA/6670/1999	27/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD DARJI MAGANBHAI PITAMBERBHAI,DARJI MANILAL MAGANBHAI,HEIRS OF DECD DARJI AMTHABHAI PITAMBERBHAI,DARJI CHUNILAL AMTHABHAI (SINCE DECD'THRO'HEIRS & LRS),DARJI BECHARBHAI,DARJI SOMJIBHAI,DARJI BHOGILAL,DARJI JETHABHAI (SINCE DECD' THRO' HEIRS & LRS),DARJI NAINABEN,DARJI NARMADABEN WD/O CHUNILAL,DARJI MANJULABEN,DARJI JIVABHAI PITAMBERBHAI (SINCE DEC'D THRO'HEIRS & LRS),DARJI MAHENDRABHAI,DARJI INDERBHAI,DARJI ARVINDBHAI,DARJI RAMUBEN,DARJI MANGUBEN,DARJI PUSHPABEN	

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9475	FA/6675/1999	08/02/2012	BHARATIBEN VIRENDRABHAI SHAH DECD.THROUGH THE LRS,VIRENDRABHAI HIMATLAL SHAH HUSBAND,TUSHAR VIRENDRABHAI SHAH SON,JATIN VIRENDRABHAI SHAH SON	MR SANDIP C SHAH,	ASHUTOSH SHANKERLAL GUPTA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS AVANI S MEHTA
9476	FA/6677/1999	03/12/2018	RUPANGI IMPEX LIMITED,	MR BB NAIK	AHMEDABAD MUNICIPAL CORPORATION,DY MUNICIPAL COMMISSIONER (OCTROI DEPARTMENT)	MR SUNIT S SHAH,MR DEEP D VYAS
9477	FA/6678/1999	07/02/2019	RUPANGI IMPEX LIMITED,	MR BB NAIK	AHMEDABAD MUNICIPAL CORPORATION,DY MUNICIPAL COMMISSIONER (OCTROI DEPARTMENT)	MR SUNIT S SHAH,MR DEEP D VYAS
9478	FA/6679/1999	19/02/2016	RAMESHBHAI CHANDUBHAI SUDESHA,	MR ASHUTOSH R BHATT	BABUBHAI NARANSING RAJPUT,BHARAT GOLDEN TRANSPORT,KISHANLAL HANSRAJ KAGADA,NEW INDIA ASSURANCE CO LTD,YASINKHAN USMANKHAN PATHAN,LALAJI MANAJI PRAJAPATI {SINCE DECD.THRO.HIS HEIRS/LRS,RAJESHKUMAR LALJIBHAI PRAJAPATI.,MUKESHKUMAR LALJIBHAI PRAJAPATI.,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,REFUSED SERVED (N) (10),DELETED,MR VIBHUTI NANAVATI,MS HINA DESAI
9479	FA/6684/1999	22/06/2016	VRAJ & VAJ CONSTRUCTION,	MR AJ YAGNIK	GOVERNMENT OF INDIA,GARRISON ENGINEER(I)	NOTICE SERVED,MR KT DAVE
9480	FA/6686/1999	21/12/2011	EXECUTIVE ENGIEER (O&M),JR.ENGINEER (O&M),GEB	(MR MD PANDYA)	HANSABEN THAKORBHAI PARMAR,HARNISH THAKORBHAI PARMAR	MR NILESH M SHAH,MR MAYANK DESAI
9481	FA/6750/1999	20/07/2011	CADILA HEALTHCARE LTD.,	MR DARSHAN M PARIKH,SINGHI & CO	CADILA PHARMACEUTICALS LTD.,	MR YJ TRIVEDI,NANAVATI & NANAVATI
9482	FA/6751/1999	23/01/2012	AMBABEN KALUBHAI MAALIWAD (BHIL),LEELABEN KALUBHAI MAALIWAD (BHIL),KAANABHAI VAALABHAI MAALIWAD (BHIL),ATURIBEN KAANBHAI MAALIWAD (BHIL)	MR BN RAVAL	HARISHCHANDRA GANESH DIVAKAR,CHHAYABEN SUNIL BAAM,ORIENTAL INSURANCE CO.LTD.,KALUBHAI KAANABHAI MAALIWAD (BHIL) [DELETED.],MANUBEN KALIDAS PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI,MR.SUBHASH G BAROT
9483	FA/6755/1999	20/01/2012	RUGABHAI @ RANGABHAI SARDARBHAI HARIJAN,SAVITABEN W/O RUGABHAI @ RANGABHAI SARDARBHAI HARIJAN	MR BP DALAL	BHAICHANDBHAI HIRABHAI CHAUHAN,MAGANBHAI MANJIBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,(MR HM BHAGAT)
9484	FA/6756/1999	20/01/2012	RUGABHAI @ RANGABHAI SARDARBHAI HARIJAN,	MR BP DALAL	BHAICHANDBHAI HIRABHAI CHAUHAN,MAGANBHAI MANJIBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	,(MR HM BHAGAT),MR KK NAIR
9485	FA/6758/1999	01/02/2019	UNION BANK OF INDIA,	MR SUNIT S SHAH	RAFIQHUSSAIR MASSOMALI RAJANI,HUSSAINBHAI CHATURBHAI DECD. THRO' HEIRS MASUMBEN HUSSAIN,MASUMBEN HUSSAINBHAI DHAMANI,MOHSINBHAI HUSSAINBHAI DHAMANI,TANVIRBHAI HUSSAINBHAI DHAMANI,GULAM NABI NOORBHAI KURESHI,PRAHLADKUMAR BHIMANDAS	NOTICE SERVED,NOTICE UNSERVED,MR MIHIR H JOSHI,(MR GR PATHAK)
9486	FA/6759/1999	20/01/2012	MANIBHAI JETHABHAI PATEL DECD.THRO' HEIRS JAYABEN M PATEL,JAYABEN MANIBHAI PATEL,RAJNIKANT MANIBHAI PATEL,KANUBHAI MANIBHAI PATEL,CHANDRIKABEN MANIBHAI PATEL,ITABEN MANIBHAI PATEL,KIRANBHAI MANIBHAI PATEL,LATESHBHAI MANIBHAI PATEL	GIRISH PATEL ASSOC	KAPILABEN VASANTKUMAR SONERI,KAMLESHKUMAR VASANTKUMAR SONERI,GHANSHYAMBHAI VASANTKUMAR SONERI,ALKABEN VASANTKUMAR SONERI	MR HM PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9487	FA/6760/1999	24/11/2010	UNION OF INDIA,GAURISHANKER LAXMANBHAI THAKER	MR KT DAVE,(MR BIPIN I MEHTA)	SHAILESH CHUNILAL BAKRANIA DECD. THRO' HEIRS CHUNILAL,CHUNILAL MOHANLAL F/O DECD.,KASHIBEN CHUNILAL M/O DECEASED,MADHUBEN SHAILESHBHAI WIDOW OFDECEASED,PRAGNESH SHAILESHBHAI S/O DECDTHRO' MOTHER MADHYABEN SHAILES,VASANTKUMAR GANGAGAR GAUSWAMI,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,(MR SAMIR J DAVE),MR SHALIN N MEHTA
9488	FA/6761/1999	24/11/2010	UNION OF INDIA,GAURISHANKER LAXMANBHAI THAKER	MR KT DAVE,(MR BIPIN I MEHTA)	SUKHLAL KESHAVJI LAKHTARIA DECD. THRO' HEIRS PRABHABEN K,PRABHABEN KESHAVJI LAKHTARIA LEGAL REPRESENTATIVE OF,MANJULABEN SUKHLAL LAKHTARIA,VASANTKUMAR GANGAGAR GAUSWAMI,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,MR RC KAKKAD,MR SHALIN N MEHTA
9489	FA/6762/1999	24/11/2010	UNION OF INDIA,GAURISHANKER LAXMANBHAI THAKER	MR KT DAVE,(MR BIPIN I MEHTA)	KARSANDAS VALLABHBHDAS,BHARAT KARSANDAS,KIRIT KARSANDAS,CHANDRAKANT KARSANDAS,VASANTGAR GANGAGAR GAUSWAMI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR SHALIN N MEHTA
9490	FA/6763/1999	24/11/2010	UNION OF INDIA,GAURISHANKER LAXMANBHAI THAKER	MR KT DAVE,(MR BIPIN I MEHTA)	PRAGNESH SHAILESHKUMAR MINOR THRO' MADHUBEN SHAILESHBHAI,VASANTKUMAR GANGAGAR GAUSWAMI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,(MR SAMIR J DAVE),MR SHALIN N MEHTA
9491	FA/6764/1999	24/11/2010	UNION OF INDIA,GAURISHANKER LAXMANBHAI THAKER	MR KT DAVE,(MR BIPIN I MEHTA)	SANJAY PRATAPRAI OZA,VASANTKUMAR GANGAGAR GAUSWAMI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SHALIN N MEHTA
9492	FA/6808/1999	27/03/2012	NATHA MARU NANDANIYA,	MR VH KANARA	NAGA NARAN AHER,LALUBHAI MAHOBATSINH CHUDASAMA,UNITED INDIA INSURANCE CO.LTD.	MS MEGHA JANI,MR HASIT H JOSHI
9493	FA/6844/1999	18/04/2012	HEIRS OF DECD.VINUBHAI VALLABHBHAI GONDALIYA,CHAMPABEN VINUBHAI,MINOR SAGAR VINUBHAI,THRO' CHAMPABEN VINUBHAI,MINOR NARESH VINUBHAI,THRO' CHAMPABEN VINUBHAI	MR RC JANI,MR KB PANCHOLI	VRAJLAL PANCHABHAI SANGANI RESI. AT. VARACHHA ROAD,,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR AJAY R MEHTA,MR ARVIND K THAKUR
9494	FA/6848/1999	20/07/2011	GUJARAT HOUSING BOARD,	MR HASMUKH C PATEL,M/S PATEL ADVOCATES	VASANTBA BAVANSHINH,MINOR LAXMIBA BAVANSHINH,MINOR SHATIBA BAVANSHINH,MINOR MANUBA BAVANSINGH,PATEL & PATEL	RULE SERVED,MR GT DAYANI,MR DHARMESH V SHAH
9495	FA/6849/1999	20/07/2011	GUJARAT HOUSING BOARD,	MR HASMUKH C PATEL,M/S PATEL ADVOCATES	DITUBHA PRATAPSINH,MINOR PARSANBA DITUBHA,MINOR GIRAMBA DITUBHA,MINOR GIRAMBA DITUBHA,MINOR KANUBHA DITUBHA,PATEL AND PATEL	NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR GT DAYANI,MR DHARMESH V SHAH
9496	FA/6850/1999	20/07/2011	GUJARAT HOUSING BOARD,	MR HASMUKH C PATEL,M/S PATEL ADVOCATES	GOVINDSINH BANESHINH,PATEL AND PATEL	RULE SERVED,RULE UNSERVED,MR DHARMESH V SHAH
9497	FA/6851/1999	20/07/2011	GUJARAT HOUSING BOARD,	MR HASMUKH C PATEL,M/S PATEL ADVOCATES	GOVINDSINH BANESHINH,MINOR JAYENDRASINH BANESHINH,PATEL AND PATEL	NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR GT DAYANI,MR DHARMESH V SHAH

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9498	FA/6852/1999	24/01/2012	VASRAM JESINGBHAI (DECD.THRO. HEIRS & LR'S),SEJIBEN VASRAM,PUNABHAI VASRAM,BHAVANA VASRAM - MINOR,PURIBEN VASRAM - MINOR,MUKESH VASRAM - MINOR,JESANG NAJABHAI,MONGHIBEN JESANG	MR RC KAKKAD	ISAK IBRAHIM (DRIVER),HARUN MUSA,NEW INDIA INSURANCE CO. LTD.,SAVJI VASRAM KOLI,NATIONAL INSURANCE COMPANY	NOTICE SERVED,MR NK MAJMUDAR,MR SUNIL B PARIKH,MR SK PATEL
9499	FA/6866/1999	20/07/2018	CHARANDAS GURU GURUPRASHAD-DAS,	MR KARTIK V PANDYA	JOINT CHARITY COMMISSIONER,DIVALIBEN VIKRAMDAS - DELETED,PRANJI LALJI SAKARIA-DELETED,HARIKHA MADHA - DELETED,ARJAN JIVRAJ - DELETED,PITAMBER NATHABHAI - DELETED,JASMATBHAI DUNGARBHAI KANANI,MULJIBHAI BHAWANBHAI BHESADIA,DHARAMSHIBHAI TALSHIBHAI BHESA-DIA.,HARKHABHAI DUNGARBHAI BHESADIA,NANDLAL BHAGWANJI BHESADIA	GOVERNMENT PLEADER,NOTICE SERVED,DELETED
9500	FA/6867/1999	09/10/2009	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION LTD.,	(MR MB GANDHI),MRS TRUSHA M GANDHI	BHANUSHANKAR OGHADBHAI MEHTA,RAMESHBHAI B MEHTA,PRAFULLABEN R MEHTA,KUMUDBEN J DAVE,ABHA J DAVE,GAURAV J DAVE,JITENDRA D MEHTA,PARTH J MEHTA,RAVI J MEHTA,HAREENA J MEHTA,USHA B RATHORE,NANDA B RATHORE,KIRAN B MEHTA,NIRUPAMA B MEHTA,BAKUL B MEHTA,PRASHANT B MEHTA,AMIT J DAVE,STATE OF GUJARAT	,GOVERNMENT PLEADER,(MR BD KARIA),MR PC KAVINA
9501	FA/6868/1999	26/12/2011	ORIENTAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	HARSHADBHAI CHIMANLAL VYAS,HITENDRA CHIMANLAL VYAS,UNITED INDIA INSURANCE CO.LTD.,LILABHAI DUDHABHAI ODEDARA,KARABHAI MURUBHAI MODHVADIYA,BHANUBEN CHAKUBHAI RATHOD,NITABEN CHAKUBHAI RATHOD,RASILA CHAKUBHAI RATHOD,LAKHMAN CHAKUBHAI RATHOD	,NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI,(MR HM PRACHCHHAK),(MR LN MEDIPALLY)
9502	FA/6869/1999	26/12/2011	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	HARSHADBHAI CHIMANLAL VYAS,HITENDRA CHIMANLAL VYAS,UNITED INDIA INSURANCE CO.LTD.,LILABHAI DUDHABHAI ODEDARA,KARABHAI MURUBHAI MODHVADIYA,VASHRAMBHAI HARKHABHAI NAKUM	NOTICE SERVED,RULE SERVED,MR RC KAKKAD,MR VIBHUTI NANAVATI,(MR HM PRACHCHHAK)
9503	FA/6889/1999	01/10/2015	NATIONAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	BIMLABEN WD/O SHANKAR CHUNILALPANDIT,MAYABEN W/O ASHOK SHARMA & D/OSHANKAR CHUNILAL PANDIT,SANDHYA D/O SHANKAR CHUNILAL PANDIT,LAXMIDEVI ULLASRAM PANDIT,MAYABEN W/O ASHOK SHARMA & D/O SHANKER CHUNILAL PANDIT,KUMARI SANDHYA D/O SHANKER CHUNILAL PANDIT,RAMKUMAR SHANKER PANDIT,RISABLAL RATANLAL JAIN,KANTIBHAI MANIBHAI PATEL,ISHWARBHAI SHANKARBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,RAMKUMAR SHANKAR PANDIT	,MR BHARAT JANI,MR JV JAPEE,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR AMIT J SHAH,MR R.K.MANSURI

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9504	FA/6911/1999	20/07/2010	YUVRAJ PRITHVIRAJSINHJI S/O MAHARAO MADANSINHJI,	MR DC DAVE	MAHARANI RAJENDRAKUNVARBA SAHEB(SINCE DECD.THRO.HERIS.),ASK. BRIJRAKUMARI SAHEBA OF KUTCHCH,RANI NARENDRAKUMARI SAHEBA OF DOKAN,MKS BHUPATSINHJI MADANSINHJI DECD. THRO LEGAL HEIRS,RANI KRISHNAA RAJYA LAXMI (LEGAL HEIR & REPRESENTATIVE),MKS HANVANTSINHJI MADANSINHJI,KS SATYAJITSINHJI HANVANTSINHJI,KS PRATAPSINHJI HANVANTSINHJI,NARANJI KALUBA JADEJA,JYOTIBEN MOHANLAL SHAH (SINCE DECD.THRU HER HEIR & L.RS.),SHRI MOHANLAL NEMCHAND SHAH (HUSBAND).,SHRI JAYKUMAR MOHANLAL SHAH (SON).,BHAVNA R.SHAH,DAUGHTER OF THE DECEASED.,HEMA MOHAN SHAH,DAUGHTER OF THE DECEASED.,MKS HANVANTSINHJI MADANSINHJI,NARANJI KALUBA JADEJA,AKS BRIJRAJKUMARI SAHEB OF KUTCH,RANI NARENDRAKUMARI SAHEB OF DOKAN,PATEL GOPAL MAVJI GORASIYA,PATEL VELJI RAMJI PINDORIA	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR RD DAVE,MR MUKESH A PATEL,MR AS VAKIL,(MR SB VAKIL),MR CH VORA,MR SHALIN N MEHTA,MR PRATAPSINH RATHOD
9505	FA/6914/1999	23/01/2008	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KALYANBHAI LAXMANBHAI DESAI,JIVAJI THAVRAJI (DELETED),GREEN ROADWAYS TRANSPORT CO. (DELETED),KISHANKUMAR ARODA	DELETED,MR DN TRIVEDI,MR RF BHAGAT,MS BHARTI H RANA
9506	FA/6915/1999	05/07/2011	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	SHILPABEN DHANENDRAKUMAR,	MR NM KAPADIA
9507	FA/6919/1999	01/09/2015	ANAND SHOPPING CENTRE VIKAS MANDAL ASSOCIATION THRO',KANITLAL AMRUTLAL SHAH,MANSUKHBHAI MANILAL DESAI,MAFATLAL RUPCHAND	MR HEMANT S SHAH	ARVINDBHAI NAROTTAMBAHI SHETH,HANSABHAI NIRANJANBHAI,JITENDRA MANILAL MISTRY,ANAND LAND CORPORATION	NOTICE SERVED BY DS, (MR PV NANAVATI),MR VIBHUTI NANAVATI
9508	FA/6921/1999	21/03/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	MADHUBA HARISINH CHAUHAN,	MR CG MEHTA
9509	FA/6922/1999	30/11/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HASMUKHRAY SHANTILAL MEHTA (DECD.THRO.HEIRS & LR'S),SHARDABEN HASUKHRAY,PARESH HASMUKHRAY,SHANTILAL RAMJI,VRAJKUNVARBEN SHANTILAL DECD.THROUGH THE LRS,SUBHASHCHANDRA LILADHAR DAVDA,PRADIPKUMAR SHANTILAL MEHTA,PRAKASHKUMAR SHANTILAL MEHTA	,NOTICE SERVED,MR RC KAKKAD
9510	FA/6923/1999	30/11/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	SHARDABEN HASMUKHRAV MEHTA SINCE DECD.THRU HER HEIR & LRS,SANJAYKUMAR H.MEHTA,ADULT,PARESHKUMAR H.MEHTA,ADULT,SUBHASHCHANDRA LILADHAR DAVDA	,NOTICE SERVED,MR RC KAKKAD
9511	FA/6924/1999	30/11/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	DIMPLEBEN KISHOREBHAI MEHTA,SUBHASHCHANDRA LILADHAR DAVDA	NOTICE SERVED,MR RC KAKKAD
9512	FA/6925/1999	30/11/2010	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JITENDRA RASIKLAL FOFARIYA,SUBHASHCHANDRA LILADHAR DAVDA	NOTICE SERVED,MR RC KAKKAD
9513	FA/6926/1999	30/11/2010	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	NISHABEN PRADIPBHAI GANDHI (MINOR),SUBHASHCHANDRA LILADHAR DAVDA	NOTICE SERVED,MR RC KAKKAD
9514	FA/6927/1999	30/11/2010	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRADIPBHAI PRAFULBHAI GANDHI,SUBHASHCHANDRA LILADHAR DAVDA	NOTICE SERVED,MR RC KAKKAD
9515	FA/6928/1999	30/11/2010	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAYNABEN PRADIPKUMAR GANDHI,SUBHASHCHANDRA LILADHAR DAVDA	NOTICE SERVED,MR RC KAKKAD
9516	FA/6929/1999	21/03/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	NARENDRASINH SARDARSINH VAGHELA,	MR CG MEHTA

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9517	FA/6960/1999	29/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	RAMESH RAMDAS SADHU,JAGDISH ISHWARDAS SADHU,PIYUSH ISHWARDAS SADHU,BABUBHAI ANANDBHAI BHARVAD,ARJANBHAI MEGHABHAI SABAD	NOTICE SERVED,MR ZUBIN F BHARDA,MR MEHUL S SHAH,(MR SURESHM SHAH)
9518	FA/7036/1999	30/07/2012	ORIENTAL INSURANCE CO.LTD.,BHAGUBHAI CHHOTABHAI PATEL	MS LILU K BHAYA	URMILABEN WD/O RAMANBHAI SHANABHAI PATEL,ASHWINKUMAR RAMANBHAI PATEL,MANDAKINI RAMANBHAI PATEL,SALIMKHAN YAKUBKHAN PATHAN DELETED AS PER COURT ORDER	DELETED,MR HM PARIKH
9519	FA/7044/1999	12/04/2012	BHUPESHKUMAR BALWANTRAI DESAI,	MR ASHISH M DAGLI	KALIMUDDHIN SALIMUDDHIN KHAN,VIJAY TRANSPORT COMPANY,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS LILU K BHAYA
9520	FA/7048/1999	19/04/2012	ASHOKBHAI RAVJIBHAI FEFAR,	(MR SANDEEP N BHATT)	BABUBHAI CHHAGANBHAI ZINZUWADIA,KISHORBHAI NARANBHAI PANARA,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR SHALIN N MEHTA
9521	FA/7052/1999	13/02/2012	NIRANJANBHAI PARSHOTAMBHAI PATEL,	MR YATIN SONI	MAJID DAUD KHALIFA,RAMSINGH KESHARSINGH RAJPUT,UNITED INDIA INSURANCE CO LTD	,MS SONAL D VYAS
9522	FA/7053/1999	30/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI PARSHOTTAMBHAI KATHIRIYA (PATEL),JAIRAM VASUDEV,SHRILAL RAMCHANDRA	SERVED BY AFFIX. (R),MR HEMANT S SHAH
9523	FA/7055/1999	30/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SUBHODCHANDRA NATVARLAL PATEL,JAIRAM VASUDEV,SHRILAL RAMCHANDRA	SERVED BY AFFIX. (R),MR HEMANT S SHAH
9524	FA/7092/1999	04/02/2008	MADHUBEN KISHOREBHAI MAKWANA,KINJAL KISHOREBHAI MAKWANA	MR SANDIP C SHAH	KESHAJI TEJAJI MAKWANA,GSRTC	MR ASHISH M DAGLI
9525	FA/7097/1999	20/03/2017	DY ENGINEER,	MR SP HASURKAR	KUNDANKUMAR PURSHOTTAMDAS PATEL,	NOTICE SERVED,MR BHARAT JANI
9526	FA/7099/1999	14/02/2008	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	BABULAL GULABBHAI,GORDHANBHAI MANGUBHAI DELETED,ASHOKKUMAR NARAYANSINH PATIDAR	DELETED,RULE UNSERVED,MS SEJAL K MANDAVIA
9527	FA/7100/1999	14/02/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	BABULAL GULABBHAI,KUNTABAI W/O BABULAL,GORDHANBHAI MANGUBHAI,ASHOKKUMAR NARAYANSINH PATIDAR	NOTICE SERVED,MS SEJAL K MANDAVIA
9528	FA/7123/1999	06/08/2008	KABHAIBHAI DAHYABHAI PARMAR,	(MR NALIN K THAKKER)	BHIKHABHAI DAUDBHAI FAKIR DELETED AS PER COURT ORDER,HEIRS OF MAHAMADHANIF ABDULBHAI VOHRA,RAHIMABEN MAHAMADHANIF VOHRA.,ABDULBHAI GAFURBHAI VOHRA.,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9529	FA/7124/1999	12/04/2012	TEJLI WD/O MOJIBHAI RUMALBHAI MEDA,SAMSU MOJIBHAI,INDIRA MOJIBHAI,HIRA WD/O MOJIBHAI RUMALBHAI,MAHESH MOJIBHAI MINOR THRO' MOTHER HIORABEN MOJIBHAI RUMAL,PANITA MOJIBHAI MINOR THRO' GUARDIAN & NEXT FRIEND	MR DF AMIN	DHANJIBHAI VIRJIBHAI KOLI,JAYANTIBHAI G PATEL,NEW INDIA INSURANCE CO.LTD.	DELETED,RULE UNSERVED,MR VIBHUTI NANAVATI
9530	FA/7127/1999	12/07/2013	JASUBHAI @ SURESHBHAI MOHANBHAI VASAVA,	MR MTM HAKIM	DELHI PAINTS & OIL TRADERS,ORIENTAL INSURANCE CO.	SERVED BY AFFIX. (R),MR DAKSHESH MEHTA
9531	FA/7135/1999	23/01/2012	NANIBEN THAKORBHAI,BHARTIBEN THAKORBHAI,SUDHABEN THAKORBHAI,MAHESH THAKORBHAI	MR ZUBIN F BHARDA	JANAKBHAI CHHAGANBHAI NAIK,MAMLATDAR, DHARAMPUR,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR KK NAIR,MR MANISH R RAVAL

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9532	FA/7137/1999	11/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	GAJENDRASINH NATUBHA MINOR DECD. THRO' HEIRS NATUBHAI N,NATUBHA NARUBHA - DECEASED,TAKHUBA NATUBHA,DASHRATHSINH NATUBHA,JETHABHAI UKABHAI PATEL - DECEASED,GORDHAN JETHABHAI PATEL,CHHELA ARJAN BHARVAD (DELETED)	,DELETED,MR HD VASAVADA
9533	FA/7139/1999	15/03/2012	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	HIMABEN MAVJIBHAI VARUNIA WD/OMAVJIBHAI GANGARAM,GANGARAM DANABHAI VARUNIA F/O MAVJIBHAI GANGARAM,BENABEN GANGARAM VARUNIA M/O LATE MAVJIBHAI GANGARAM,VALJI GANGARAM VARUNIA B/O LATE MAVJIBHAI GANGARAM,SWAMINARAYAN VIJAY, AMARBAI MAVJI DABASIA	NOTICE SERVED,(MR SURESHM SHAH)
9534	FA/7141/1999	10/01/2012	BALDVBHAI BECHARBHAI DECD. THRO' HEIRS LAXMIBEN BALDEV,YOGITABEN BALDEVBHAI,NIKUL BALDEVBHAI,BECAHRBHAI NARAYANBHAI,SHANTABEN BECHARBHAI	MR DIVYESH SEJPAL	NARAYANJI PERAJJI TRANSPORT,SHYAMSINGH CHANDANSINGH CHAVDA,PG TRANSPORT CO.,GOVINDBHAI DHANAJI,KHERAJ VALJI JOYSAR,RAMESHCHANDRA RATILAL DIVAN,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR AJAY R MEHTA
9535	FA/7142/1999	16/04/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR JD AJMERA)	SHARDABEN WD/O RANCHHODBHAI BABUBHAI THAKOR,SURESHBHAI CHHOTALAL TRIVEDI,DODSAL PRIVATE LIMITED,BABUBHAI TRIKAMBHAI THAKORE,KAMLABEN BABUBHAI THAKORE	RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM
9536	FA/7143/1999	19/04/2012	HASAM HERU HINGORJA,	(MR SURESHM SHAH)	SANJAYGIRI SHANTAGIRI GUSAI,HIRJI KUNVERJI PATEL,ORIENTAL INSURANCE CO LTD,MURLIDHAR MOTUMAL HINDUJA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR AJAY R MEHTA,MS MEGHA JANI
9537	FA/7146/1999	06/02/2012	DILIPBHAI MANSUKHBHAI AMBANI,	MR CH VORA	ARVINDBHAI DANUBHA SARVAIYA,VIVIDHA TRANSPORT PVT.CO.LTD,NEW INDIA ASSURANCE CO.LTD.	SERVED BY AFFIX(N),NOTICE UNSERVED,MR AJAY R MEHTA
9538	FA/7147/1999	16/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	USMANMIYA YASMINMIYA (DELETED AS PER ORDER BELOW EXH.15),RADHAKIRSHN TRAVELS,LILABEN WD/O NATVARSINH DIPSINH CHAVDA,MINOR REKHABEN NATVARSINH,MINOR SAJANBEN NATVARSINH,MINOR GANPATSINH NATVARSINH	NOTICE SERVED,DELETED
9539	FA/7161/1999	23/01/2012	ORIENTAL INSURANCE CO LTD,JANAKBHAI CHHAGANBHAI NAIK,MAMLATDAR	MR KK NAIR	NANIBEN THAKORBHAI,BHARTIBEN THAKORBHAI,SUDHABEN THAKORBHAI,MAHESH THAKORBHAI	MR ZUBIN F BHARDA
9540	FA/7231/1999	26/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMARBHAI KODARBHAI PATEL,HIRABHAI KODARBHAI PATEL	,UNSERVED EXPIRED (N)
9541	FA/7232/1999	26/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMARBHAI HARIBHAI PATEL DECDTHRO' HEIR LALABHAI S PATEL,LALABHAI SHAMARBHAI PATEL	,RULE SERVED
9542	FA/7233/1999	26/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DOLATSINH DIPSINH SISODIYA,CHHAGANSINH DIPSINH SISODIYA	RULE SERVED
9543	FA/7234/1999	26/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANKERBHAI REVABHAI PANCHAL,	RULE SERVED
9544	FA/7235/1999	26/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHERUSINH KODARSINH VANSH DECDTHRO' HEIRS KARUSINH B VANSH,KARUSINH BHERUSINH VANSH,PRATAPSINH BHERUSINH VANSH	,RULE SERVED

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9545	FA/7236/1999	26/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALAJI GAMIRJI TARAR DECD. THRO' HEIRS HIRABEN MALAJI,HIRABEN MALAJI TARAR,SOMAJI JETHAJI TARAR,KHEMAJI JETHAJI TARAR,JAMAJI PUNJAJI KHANT' HEIR SOMIBEN WD/O PUNJAJI GOKAJI,SOMIOBEN WD/O PUNJAJI GOKAJI KHANT,CHHAGANJI RANCHHODJI TARAR DECD. THRO' HEIRS MANGUBEN,MANGUBEN WD/O CHHAGANJI RANCHHODJI,MOHANJI CHHAGANJI TARAR,JODHAJI CHHAGANJI TARAR,LAXMANJI CHHAGANJI TARAR,DALAJI CHHAGANJI TARAR,MANGAJI KOHYAJI DABHI DECD. THRO' HEIRS SOMIBEN WD/O MAGAN,SOMIBEN WD/O MANGAJI KOHYAJI DABHI,HAJURJI KARAJI TARAR'S HEIR DHANIBEN WD/O HAJURJI TARA,DHANIBEN WD/O HAJURJI KARAJI TARAR,RANCHHODJI TARAR DECD. THRO' HEIRS KANKUBEN RANCHHODJI,KANKUBEN RANCHHODJI'S HEIRS RAMAJI RANCHHODJI TARAR,RAMAJI RANCHHODJI TARAR,SOMAJI RANCHHODJI TARAR,REVAJI RANCHHODJI TARAR,BHIKJAJI RANCHHODJI TARAR	,UNSERVED EXPIRED (N),RULE SERVED
9546	FA/7237/1999	26/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KURSHIBHAI KHODABHAI BHARVAD,	RULE SERVED
9547	FA/7238/1999	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALABHAI KHODABHAI BHARVAD DECD. THRO' HEIR BABABHAI,BABABHAI VALABHAI BHARVAD	,RULE SERVED
9548	FA/7243/1999	02/09/2013	SPAN ASSOCIATES,	MR GM JOSHI	MORARJEE GOKULDASS SPG.& WVG. CO.LTD,	MR KASHYAP R JOSHI
9549	FA/7244/1999	20/07/2018	LEENABEN SARABHAI C/O SHREYAS HILL,JM THAKORE, ADVOCATE GENERAL GUJARAT STATE,MULSHANKAR C BHATT,CHANDRAKANT JAGABHAIWALA,KAMLABEN GOSALIA	MR AK CLERK	VINODBHAI RAMSHANKAR PANDYA,	NOTICE UNSERVED
9550	FA/7251/1999	01/12/2011	KETANKUMAR MANILAL SHAH,	(MR GIRISH D BHATT)	BELABEN,W/O KETANKUMAR MANILAL SHAH,D/O VITTHALDAS,	(MR BD KARIA)
9551	FA/7268/1999	04/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHOLASING JAYPRAKASH & CO.,	MR GM JOSHI
9552	FA/7271/1999	08/11/2012	HEMANTKUMAR PREMSHANKER PATHAK,	MR AD DESAI	ANILA RAMNIKLAL PATHAK HEIRS AND L.RS.OF DECD ANILABEN,JAGRUTI RAMNIKLAL PATHAK,BHAVNA RAMNIKLAL PATHAK,HEMA RAMNIKLAL PATHAK,AMISHA RAMNIKLAL PATHAK,MINOR NAISHADH RAMNIKLAL PATHAK	MR SUREN M SHAH
9553	FA/7273/1999	07/12/2011	LEENABEN SARABHAI,JM THAKORE, ADVOCATE GENERAL GUJARAT STATE,MULSHANKAR C BHATT,CHANDRAKANT JAGABHAIWALA	MR AK CLERK	VINODBHAI RAMSHANKAR PANDYA,HARINESH ISWARLAL PANDYA,KAMLABEN GOSALIA	NOTICE SERVED,RULE SERVED,MR MC BHATT,MR VIKRAM J THAKOR
9554	FA/7275/1999	07/12/2011	LEENABEN SARABHAI,JM THAKORE, ADVOCATE GENERAL GUJARAT STATE,MULSHANKAR C BHATT,CHANDRAKANT JAGABHAIWALA	MR AK CLERK	MAHADEVBHAI JESANGBHAI MORI,HARINESH ISWARLAL PANDYA,KAMLABEN GOSALIA	NOTICE SERVED,RULE SERVED,MR MC BHATT
9555	FA/7276/1999	13/01/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PALIBEN ISHWARBHAI PARMAR,HARISHBHAI ISHWARBHAI PARMAR,JANARDAN GIRJASHANKER RAVAL,JANARDAN GIRJASHANKER RAVAL,ORIENTAL INSURANCE CO LTD,YASINKHAN ALADKHAN SIPAI,YASINKHAN ALADKHAN SIPAI	NOTICE SERVED,MR HASHIM QURESHI,MR MANISH R RAVAL,MR SHASHIKANT S GADE

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9556	FA/7277/1999	13/01/2012	UNITED INDIA INSURANCE CO LTD 3RD SPECIAL LAND ACQUISITION,	MR VIBHUTI NANAVATI,MR SHASHIKANT S GADE	MANOJKUMAR KANUBHAI BHAVSAR,JANARDAN GIRJASHANKAR RAVAL,JANARDAN GIRJASHANKAR RAVAL,ORIENTAL INSURANCE CO LTD,YASINKHAN ALADKHAN SIPAI,YASINKHAN ALADKHAN SIPAI	NOTICE SERVED,MR MANISH R RAVAL
9557	FA/7278/1999	13/01/2012	UNITED INDIA INSURANCE CO LTD 3RD SPECIAL LAND ACQUISITION,	MR VIBHUTI NANAVATI,MR SHASHIKANT S GADE	RASULMIYA SALUMIYA PATHAN,DECDTHRO'HIS HEIRS,IBRAHIMBHAI RASULMIYA PATHAN,YAKUBMIYA RASULMIYA PATHAN,AIYUBMIYA RASULMIYA PATHAN,KHATUNBIBI RASULMIYA PATHAN,BISMILLABHAI RASULMIYA PATHAN,GULBAI RASULKHAN PATHAN,JANARDAN GIRJASHANKAR RAVAL,ORIENTAL INSURANCE CO LTD,YASINKHAN ALADKHAN SIPAI	,NOTICE SERVED,MR HASHIM QURESHI,MR MANISH R RAVAL
9558	FA/7280/1999	25/03/2015	VIJAYALAXMI WD/O GOPAL PATIRAMSHARMA,	MR A R SHAIKH	ABDULKALAM ABDULSAFAR GHORI,UNITED INDIA INSURANCE CO.LTD.,SADHANABEN GOPALDAS SHAMRA,PAVAN GOPALDAS SHARMA MINOR THRO' SADHANABEN G SHARMA	RULE SERVED,RULE UNSERVED,MR DN TRIVEDI
9559	FA/7285/1999	29/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SOMIBEN WD/O BHALUBHAI MATAMBHAI,PANKAJKUMAR BHALUBHAI BHARVAD,JIGARKUMAR BHALUBHAI BHARVAD,MATAMBHAI BHOJABHAI BHARVAD DELET AS PER CT ORDER 10.02.12,VALIBEN MATAMBHAI BHARVAD,VISABHAI DHULABHAI PRAJAPATI,RAJOBHAI MOMANBHAI BHARVAD	NOTICE SERVED,DELETED,RULE SERVED BY DS,(MR YF MEHTA)
9560	FA/7299/1999	04/04/2018	CHANDUBHAI RAMANBHAI PARMAR,	MR PREMAL R JOSHI	HARMANSINH R SHETHIA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED BY DS,MS RV ACHARYA
9561	FA/7302/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAHENDRAKUMAR SHANKERALAL RAVAL,	MR GAURANG H BHATT
9562	FA/7306/1999	29/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANTILAL MOHANLAL MODI,	MR GAURANG H BHATT
9563	FA/7307/1999	29/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAHIBEN SAKARCHAND SHAH,	MR GAURANG H BHATT
9564	FA/7311/1999	21/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARKHIBEN LALLUBHAI PANCHAL,	
9565	FA/7313/1999	21/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANKERLAL KHEMABHAI PANCHAL,	
9566	FA/7338/1999	21/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.SAGAR KAHRIBEN MOHANBHAI,SAGAR GANPATBHAI MOHANBHAI	
9567	FA/7341/1999	21/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI FAKIRBHAI NATHABHAI,	MR GAURANG H BHATT
9568	FA/7343/1999	21/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	FAKIR HUSENSHA NURSHA,	MR GAURANG H BHATT
9569	FA/7367/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVAL GUNVANT BABULAL,	MR GAURANG H BHATT
9570	FA/7368/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVAL JAGDISHBHAI VITHTHALBHAI,	MR GAURANG H BHATT
9571	FA/7411/1999	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVAL NIRMALABEN MANILAL,	MR GAURANG H BHATT
9572	FA/7414/1999	21/06/2010	UPENDRABHAI CHINUBHAI SHAH,	MR MC BHATT,MR PR NANAVATI	SANTOKBEN W/O ISHWARBHAI MOHANBHAI,LATABEN W/O JAYANTIBHAI ISHWARBHAI,MATARBHAI REVABHAI BHARWAD,JAYESH JAYANTIBHAI,MAHESH JAYANTIBHAI,MERUBHAI NANJIBHAI BHARWAD,SARTHI CONSULTANCY PVT. LD.,GIRISHBHAI PURSHOTTAMDAS PATEL,DHOODABHAI MAGANBHAI PATEL	,MR TRILOK J PATEL,MR JC VYAS,(MR BHARAT BELSARE),(MR HM PRACHCHHAK),MR ASIT B JOSHI

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9573	FA/7442/1999	18/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVAL CHAMPABEN MOHANBHAI,	MR GAURANG H BHATT
9574	FA/7464/1999	18/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAGHRI JIVABHAI KANABHAI,	MR GAURANG H BHATT
9575	FA/7467/1999	18/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSURI SHAKURBHAI RASULBHAI,	MR GAURANG H BHATT
9576	FA/7471/1999	18/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI BABIBEN GULABCHAND,	MR GAURANG H BHATT
9577	FA/7476/1999	18/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DARJI VITHTHALBHAI CHUNIBHAI,	MR GAURANG H BHATT
9578	FA/7477/1999	18/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	TRIKAMBHAI UGRABHAI,	MR GAURANG H BHATT
9579	FA/7490/1999	28/02/2019	ABDULREHMAN AHMEDMIYA SHAIKH,ABDULRASID ABDULREHMAN SHAIKH	MR HARDIK C RAWAL,MR NIMESH V DIXIT	AHMEDABAD MUNICIPAL SCHOOL BOARD,ZOHRUNNISA SAMSUDDIN,NIZAMUDDIN SAMSUDDIN	MR GM JOSHI,MR AD OZA
9580	FA/7492/1999	28/11/2008	NIJARALI NANJIBHAI SOMANANI,	(MR KAMLESH B MEHTA)	RAMJIBHAI KANABHAI CHUDASAMA,GSRTC,MOHMAD SALIM GULAM HUSHEN BHAT,JYOTI TRANSPORT,NATIONAL INSURANCE CO LTD	
9581	FA/7493/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIJAL MERAM,	MR VIMAL M PATEL
9582	FA/7494/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JINA BHIMA,	MR VIMAL M PATEL
9583	FA/7495/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DUDHIBEN BECHAR,KANTILAL BECHAR	MR VIMAL M PATEL
9584	FA/7496/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI BHOVANBHAI,VAJUBHAI BHOVANBHAI	MR VIMAL M PATEL
9585	FA/7497/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDALAL BACHUBHAI,	MR VIMAL M PATEL
9586	FA/7498/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN KARSAN,	MR VIMAL M PATEL
9587	FA/7499/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANA SAMAT,KANA SAMAT	MR VIMAL M PATEL
9588	FA/7500/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSI DHARAMSHI,	MR VIMAL M PATEL
9589	FA/7501/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRU MERKHI,	MR VIMAL M PATEL
9590	FA/7502/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHER MANSUR KHIMA,	MR VIMAL M PATEL
9591	FA/7503/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT BHURA PANCHA,	MR VIMAL M PATEL
9592	FA/7504/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGA RUKHAD,LAKHA RUKHAD,DAYA RUKHAD	MR VIMAL M PATEL
9593	FA/7505/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVA BIJAL,	MR VIMAL M PATEL
9594	FA/7506/1999	26/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL NARSHI,MAGANLAL NARSHI	MR VIMAL M PATEL
9595	FA/7509/1999	16/12/2015	RAMCHANDRA DASHRATHLAL PATRE,RAMESHCHANDRA RAMCHANDRA PATRE,PRAKASHCHANDRA RAMCHANDRA PATRE	MR VIBHUTI NANAVATI	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI
9596	FA/7512/1999	27/07/2018	VORA ARIF MOHAMMED ALI,VORA MAQBUL MOHAMMED ALI,THRO'POA MOHAMMED ALI HASANALI VORA	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAGANLAL DIPCHAND DECEASED.,SHAKUNTALABEN,W/O MANGALAL DIPCHAND,MAHENDRABHAI MAGANLAL,KABIRBHAI BABUBHAI BANARASI.	,RULE SERVED,RULE UNSERVED

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9597	FA/7513/1999	04/09/2019	ASHVINBHAI TULSIDAS PATEL,VIJAY TULSIDAS PATEL	MR JASWANT K SHAH,MR NIRAV C THAKKAR	DIPAKBHAI S.MISTRY,NIRANJANABEN INDUBHAI KATCHIA,PRAVINBHAI MAGANLAL MISTRY	DISMISSED FOR NON PROSECUTION,RULE SERVED
9598	FA/7514/1999	04/09/2019	ASHVINBHAI TULSIDAS PATEL,VIJAY TULSIDAS PATEL	MR JASWANT K SHAH,MR NIRAV C THAKKAR	DIPAKBHAI S.MISTRY,NIRANJANABEN INDUBHAI KATCHIA,PRAVINBHAI MAGANLAL MISTRY,BALMUKUND CHUNILAL DOSHI,G.B.GAJJAR,RAVJIBHAI K.PATEL	DISMISSED FOR NON PROSECUTION,RULE SERVED,UNSERVED EXPIRED (R)
9599	FA/7518/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA RESUME,	MRS VASAVDATTA BHATT
9600	FA/7519/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9601	FA/7520/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9602	FA/7521/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9603	FA/7522/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9604	FA/7523/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9605	FA/7524/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9606	FA/7525/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9607	FA/7526/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9608	FA/7527/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9609	FA/7528/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9610	FA/7529/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9611	FA/7530/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9612	FA/7531/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA RESUME,	MRS VASAVDATTA BHATT
9613	FA/7532/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9614	FA/7533/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9615	FA/7534/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9616	FA/7535/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9617	FA/7536/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9618	FA/7537/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9619	FA/7538/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9620	FA/7539/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9621	FA/7540/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9622	FA/7541/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9623	FA/7542/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9624	FA/7543/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9625	FA/7544/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9626	FA/7545/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9627	FA/7546/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9628	FA/7547/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9629	FA/7548/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9630	FA/7549/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9631	FA/7550/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9632	FA/7551/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9633	FA/7552/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9634	FA/7553/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9635	FA/7554/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9636	FA/7555/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9637	FA/7556/1999	19/09/2008	RASHTIRYA ISPAT NIGAM LTD,	MR RS SANJANWALA	UNION OF INDIA,	MRS VASAVDATTA BHATT
9638	FA/7569/1999	19/04/2012	AKBARBHAI NOORBHAI MOMIN DECD.THROUGH THE LRS,FATMABE WD/O AKBARBHAI NOORBHAI MOMIN,SHABBIRALI AKBARBHAI MAREDIA (MOMIN),HASANABBAS AKBARBHAI MAREDIA (MOMIN),GALBANU D/O AKBARBHAI MAREDIA (MOMIN) & W/O M.J.SUNOSARA,RASIDABEN D/O AKBARBHAI MAREDIA(MOMIN),AMIRBANU D/O AKABARBHAI MAREDIA(MOMIN) & W/O JAVEDALI,ISMATBEN D/O AKBARBHAI MAREDIA& W/O SAJJADALI K.AGHARIA,NURUNNISHABEN D/O AKABARBHAI MAREDIA & W/O HASANALI M	(MR SK BUKHARI)	GIRISHKUMAR LAVJIBHAI VAGHELA,PUNJAB TRAVEL,ISHWARSINH C/O PUNJAB TRAVELS,SARJITSINH,TRILOKSINH,NEW INDIA INSURANCE CO. LTD.	,THAKKAR AND PAHWA ADVOCATES
9639	FA/7575/1999	01/05/2017	HARENDRA MADANJIT DESAI,	MR ADIL R MIRZA	PRAKASH DEVENDRA KAPADIA,RAVINDRA GHATULAL KANSARA,KISHORELAL VRAJLAL GANDHI,SINCE DECD.THRU HIS HEIR & L.RS.,SMT.SUNITABEN KISHOR GANDHI WD/O KISHOR VRAJLAL GANDHI,SMT.AMISHABEN AMITBHAI SHAH D/O SHRI KISHOR VRAJLAL GANDHI,MISS NIMISHABEN KISHOR GANDHI D/O K.V.GANDHI,ANANDBHAI ALIAS PRATIKBHAI S/O K.V.GANDHI	MR RS SANJANWALA,MR DILIP L KANOJIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9640	FA/7586/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBALA MOHANLAL,KALAVATIBEN MAHENDRAKUMAR	MR MB PARIKH
9641	FA/7587/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI PARBATBHAI DECD. THROHEIR MANSUKHBAHI HARIBHAI,BAVBHAI PARBATBHAI,DALSUKHBHAI BAVBHAI,RAMESHBHAI BAVBHAI,GORDHANBHAI BAVBHAI,MANJULABEN BAVBHAI,KANTABEN BAVBHAI,KANCHANBEN BAVBHAI,TRIVENIBEN BAVBHAI	,MR GAURANG H BHATT
9642	FA/7589/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANVANTRAY MANSUKHLAL VORA,	MR MB PARIKH
9643	FA/7590/1999	23/08/2011	STATE OF GUJARAT,DY COLLECTOR AND LAND ACQUISITION OFFICER (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHAI BHAVANBHAI,VALLABHBHAI BHAVANBHAI,BABUBHAI VALLABHBHAI KORAT,SHAMJIBHAI VALLABHBHAI KORAT,SHRI KORAT M.V.,RAMESHBHAI JAIRAMBHAI KORAT,PARVATIBEN GOBARBHAI SOJITRA,BHANUBEN GORDHANBHAI BADADIYA,KANJI BHAVANBHAI,NANJI BHAVANBHAI	,MR GAURANG H BHATT
9644	FA/7658/1999	06/03/2012	AMBABHAI BHIKHABHAI BUTANI,	MR RR TRIVEDI	DHIRAJLAL BHAGWANJIBHAI THUMAR,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MS MEGHA JANI
9645	FA/7666/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PURIBEN CHELABHAI DECD.THR'HEIRS,SUNILKUMAR PARSHOTTAMDAS PATEL,RAKESHKUMAR PARSOTTAMDAS PATELMINOR THRO'PARSHOTAMBHAI PATEL,NALINKUMAR BABULAL PATEL,HITESHKUMAR BABULAL PATEL, MINOR THRO'BABULAL C PATEL	,MR MAHESH BHAVSAR
9646	FA/7667/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANCHALBEN WD/O PATEL JETHABHAI GANESHBHAI,MANIBEN JETHABHAI,MANGUBEN JETHABHAI,PURIBEN JETHABHAI,VIMLABEN JETHABHAI	RULE SERVED
9647	FA/7668/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI MAGANBHAI, VVKARTA OF DECD.MAGANBHAI PATE,	RULE SERVED
9648	FA/7669/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI PITAMBARDAS,	MR BS PATEL,MRS RANJAN B PATEL
9649	FA/7670/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL RANCHODDAS PRABHUDAS, DIED,THRO'HIS HEIRS,PATEL LALITKUMAR RANCHODDAS,PATLE HASMUKHBHAI RANCHODBHAI,PATEL AMBARAM JOITARAM DIED, THRO'HIS HEIRS,PATLE VIRENDRAKUMAR AMBALAL	,MR BS PATEL,MRS RANJAN B PATEL
9650	FA/7671/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL MADHABHAI KEVALDAS,	RULE NOT RECD BACK
9651	FA/7672/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL RANCHODDAS PRABHUDAS DIED,THRO'HIS HEIRS,PATEL LALITKUMAR RANCHODDAS,PATEL HASMUKHBHAI RANCHODDAS,PATEL AMBARAM JOITARAM,DIED, THRO'HIS HEIRS,PATLE VIRENDRAKUMAR AMBALAL	,RULE NOT RECD BACK
9652	FA/7673/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL JAGDISHKUMAR BHOGILAL, VV KARTA OF DECD.BHOGIBHAI,	RULE SERVED
9653	FA/7674/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL AMRUTLAL NARSINHDAS,HEIROF DECD.NARSINHBHAI SHIVABHAI,	
9654	FA/7675/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL NATVARLAL BABALAL,	RULE SERVED
9655	FA/7676/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	CHANCHALBEN WD/O JETHABHAI GANESHBHAI,MANIBEN JETHABHAI,MANGUBEN JETHABHAI,PURIBEN JETHAHBAI,VIMLABEN JETHABHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9656	FA/7677/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATLE RANCHODDAS PRABHUDAS DIED,THRO'HIS HEIRS,PATEL LALITKUMAR RANCHODDAS S,PATEL HASMUKHBHAI RANCHODDAS,PATEL AMBARAM JOITARAM DIED, THRO'HIS HERIS,PATEL VIRENDRAKUMAR AMBALAL	,RULE NOT RECD BACK
9657	FA/7678/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL BHAGUBHAI JIVRAM,	RULE SERVED
9658	FA/7679/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL AMBABEN WD/O SOMABHAI JETHABHAI,HEIR OF SOMABHAI,	MR BS PATEL,MRS RANJAN B PATEL
9659	FA/7680/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	OWNERS OF PROP.OF DECD.PATEL SHANKARBHAI NARANDAS,PATEL ARVINDKUMAR ISHWARLAL,PATEL SATISHKUMAR JOITARAM,PATEL MUKESSHKUMAR HIRALAL,PATEL PRAVINBHIA SHANKARLAL HEIR OF DECD.SHANKARBHAI PATEL	
9660	FA/7681/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	FULCHANDBHAI SHIVRAMDAS MOTIRAM PATEL,	NOTICE UNSERVED
9661	FA/7682/1999	14/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD.PATEL RAMABHAI RANCHODBHAI,LAXMANBHAI RAMLAL PATEL,JAYANTIBHAI RAMLAL PATEL,ASHOKBHAI RAMLAL PATEL,PATEL ATMARAM PRABHUDAS	
9662	FA/7683/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL ARVINDBHAI KANTIBHAI,PATEL RAJUBHIA KANTIBHAI,PATEL SURESHKUMAR KANTIBHAI,KANKUBEN WD/O PATEL KANTIBHAI MAGANLAL	MR BS PATEL,MRS RANJAN B PATEL
9663	FA/7684/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL BHUDARBHAI VANARASHIBHAIDECD.THR'HEIRS,PATEL KHODABHAI BHUDARBHAI,PATEL MAHENDRAKUMAR BHUDARBHAI,PATEL SITABEN WD/O BHUDARBHAI VANARASIDAS	,NOTICE UNSERVED
9664	FA/7685/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	OWNERS & HEIRS OF DECD.PATEL AMBALAL ISHWARBHAI,PATEL ARVINDBHIA ISHWARBHAI,PATEL KANAIYALAL ISHWARBHAI	
9665	FA/7686/1999	18/06/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI MAGANBHAI, HEIR OF DECD.PATEL MAGANBHAI,	RULE SERVED
9666	FA/7687/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	KHODABHAI JOITARAM PATEL,MANABHAI JOITARAM PATEL,SANTOKBEN WD/O JOITARAM MAGANDAS,PATEL PRAHLADBHAI MAGANBHAI POWER OF ATTON.OF NO.1 TO 3	MR BS PATEL,MRS RANJAN B PATEL
9667	FA/7688/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL NATVARLAL BALDEVBHAI,	MR BS PATEL,MRS RANJAN B PATEL
9668	FA/7689/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	HIRABEN BABULAL PATEL,LAXMANBHAI BABULAL PATEL,HASMUKHBHAI BABULAL PATEL,NARMADABEN BABULAL PATEL,URMILABEN BABULAL PATEL,KAILASBEN BABULAL PATEL,BHAGVATIBEN BABULAL PATEL,RAMILABEN BABULAL PATEL	RULE SERVED
9669	FA/7690/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL KANTILAL BHOGILAL GANGARAM,PATEL MOHANLAL MANILAL HEIR OFDECD.MANILAL GOPALDAS PATEL,PATEL FULCHANDBHAI SHIVRAMDAS MOTIDAS,HEIR OF DECD.SHIVRAMDA	NOTICE UNSERVED
9670	FA/7691/1999	30/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL SHANKARBHAI SHIVABHAI,	RULE SERVED
9671	FA/7692/1999	05/09/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL AMRUTBHAI MADHAVLAL,	RULE SERVED
9672	FA/7693/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL NATVARBHAI BALDEVBHAI,	MR BS PATEL,MRS RANJAN B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9673	FA/7694/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SANTOKBEN JOITARAM PATEL,KESHAVLAL MITHALAL PATEL,PRAHLADBHAI MITHALAL PATEL,KAPILABEN MITHALAL PATEL,GOVINDLAL MITHALAL PATEL,MANUBHAI MITHALAL PATEL,DHULIBEN MITHALAL PATEL (DELETED),RAIBEN DWARKADAS PATEL	
9674	FA/7695/1999	23/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SANTOKBEN JOITARAM PATEL,KESHAVLAL MITHALAL PATEL,PRAHLADBHAI MITHALAL PATEL,KAPILABEN MITHALAL PATEL,GOVINDLAL MITHALAL PATEL,MANUBHAI MITHALAL PATEL DELETED,DHULIBEN DWARKADAS PATEL,RAIBEN DWARKADAS PATEL	
9675	FA/7696/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	LAXMANBHAI RAMLAL PATEL,JAYANTIBHAI RAMLAL PATEL,ASHOKBHAI RAMLAL PATEL	MR BS PATEL,MRS RANJAN B PATEL
9676	FA/7697/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD.PURIBEN SATISHKUMAR PATEL,PATEL SATISHKUMAR CHUNILAL,PATEL RAJANIBHAI SATISHKUMAR,PATEL NAVINBHAI SATISHKUMAR,PATEL JAGATKUMAR SATISHKUMAR	
9677	FA/7698/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL KANTILAL BHOGILAL,	NOTICE UNSERVED
9678	FA/7699/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	LAXMANBHAI RAMALAL PATEL,JAYANTIBHAI RAMLAL PATEL,ASHOKBHAI RAMLAL PATEL	MR BS PATEL,MRS RANJAN B PATEL
9679	FA/7700/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	CHANDRAKANT CHANDULAL PATEL,ARUNKUMAR CHANDULAL PATEL,INDRAVADAN CHANDULAL PATEL,JYOTSNABEN CHANDULAL PATEL,PRAFULBABA CHANDULAL PATEL	MR BS PATEL,MRS RANJAN B PATEL
9680	FA/7701/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL KANTILAL BECHARDAS,	RULE SERVED
9681	FA/7702/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL KARSHANBHAI HIRADAS,DIEDTHRO'HIS HEIRS,PATEL AMARATBHAI KARSHANDAS,PATEL JAYANTIBHAI KARSHANDAS,PATEL DASHARATHABHAI KARSHANDAS,PATEL BHARATBHAI KARSHANDAS,RAMILABEN WD/O PATEL ASHOKBHAI KARSHANDAS	
9682	FA/7703/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SANTOKBEN WD/O DECD.PATEL JOITARAM MAGANDAS,	RULE SERVED
9683	FA/7704/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL JAGDISHKUMAR BHOGILAL HEIR OF DECD.PATEL BHOGILAL,	
9684	FA/7705/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL KHEMABHAI DANABHAI,DIED THRO'HIS HEIRS,PATEL CHANDULAL KHEMABHAI,PATEL RASIKLAL KHEMABHAI,PATEL SOMABHAI KHEMABHAI,PATEL AMBALAL JORABHAI,PATEL MAFATLAL PARSOTAMDAS KHUSHALDAS	
9685	FA/7706/1999	16/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL RAJARAM CHAGANDAS,PATEL KESHAVLAL CHHAGANDAS,PATEL HIRABEN WD/O PATEL PARSOTAMDAS CHHAGANDAS,PATEL MAFATLAL PARSOTTAMDAS KHUSALDAS,PATEL AMBALAL JORABHAI	
9686	FA/7707/1999	16/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	PATEL MAFATLAL PURSHOTTAMDAS KHUSALDAS,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9687	FA/7714/1999	10/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	DEVJIBHAI MAHIJIBHIA MAKWANA 3RD SPECIAL LAND ACQUISITION,RAMESHBHAI DEVJIBHAI MAKWANA 3RD SPECIAL LAND ACQUISITION,MANJULABEN DEVJIBHAI MAKWANA 3RD SPECIAL LAND ACQUISITION,KAILASHBEN DEVJIBHAI MAKWANA 3RD SPECIAL LAND ACQUISITION,UPEDNRA BERIBAHI PATEL (DRIVER- DELETED),VASANTIBHAI CHHOTABHAI PATEL (OWNER),UNITED INSURANCE CO.LTD.,DILIPBHAI BIHARILAL SHAH (DRIVER CUM OWNER)	NOTICE SERVED,DELETED,MR DR BHATT,MR GM JOSHI,MR P J YAGNIK
9688	FA/7716/1999	04/03/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	MAHENDRA P RAJ,	RULE SERVED
9689	FA/7717/1999	23/09/2010	AHMEDABAD MUNICIPAL CORPORATIONI,	MR MAULIN R RAVAL	SANJAYBHAI BIHARILAL,	RULE SERVED
9690	FA/7718/1999	04/03/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	ABADULLATIF ABADUL VALILVLLA,	MR NM KAPADIA
9691	FA/7719/1999	20/07/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	PIRLAL DHANARAM MINA,	
9692	FA/7720/1999	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	RITA HUKU KARAMCHANDANI,	MR NM KAPADIA
9693	FA/7724/1999	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	HUKU D KARAMCHANDANI,	MR NM KAPADIA
9694	FA/7817/1999	23/01/2012	NATIONAL INSURANCE CO LTD,	(MR SURESHM SHAH),MS AVANI S MEHTA	VAKLABHAI NAVJIBHAI KATARA,JAYANTILAL L.PATEL[DELETED AS PER COURT'S ORDER DTD.18.12.00	NOTICE SERVED,DELETED,(MR SURESHM SHAH)
9695	FA/7820/1999	01/07/2011	BHAVNA STEEL INDUSTRIES,RAJENDRABHAI N DESAI,PINESHBHAI RAJENDRABHAI DESAI	(MR MB GANDHI)	JAILESHKUMAR ISHWARLAL MODI,	(MR NIRZAR S DESAI)
9696	FA/7845/1999	01/10/2015	IDRIS ABDUL SATTAR KHAKU,	MR MA KHARADI,MR MA MEMON	ANANDJI SOMA RATHOD,KISHAN YATRA SANGH, THROUGH PARTNER MAGANLAL L VYAS,UNITED INDIA INSURANCE CO LTD TRIKON-BAUG,,HIRABHAI VASUBHAI KOLI,RANJITSINGH GHANSHAMSINH RANA,NEW INDIA INSURANCE CO LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MS LILU K BHAYA
9697	FA/7846/1999	15/12/2011	MANUBHAI BALABHAI THR'LEGAL HEIRS & LR.,RASILABEN MANUBHAI,NITABEN MANUBHAI (MINOR),DIYABEN MANUBHAI (MINOR),KIRANBEN MANUBHAI(MINOR),BALABHAI VAGHJIBHAI	MR CH VORA,MR C B UPADHYAYA	HARESHKUMAR BALUBHAI MEHTA,NATRAJ CONSTRUCTION CO,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9698	FA/7853/1999	20/07/2010	NARENDRAKUMARI W/O BIRENDRASINHJI,BRIJRAJKUMARI W/O RAJSINGHJI	MR RD DAVE	HANVANTSINHJI MADANSINHJI,	MR DC DAVE
9699	FA/7857/1999	20/12/2010	PATEL GANGARAM SHAMBHUDAS,	MR MEHUL SHARAD SHAH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT MANAGER	NOTICE SERVED,MR RAJNI H MEHTA
9700	FA/7861/1999	20/07/2010	YUVRAJ PRITHVIRAJSINHJI MADANSINHJI JADEJA,	MR DC DAVE	M K S HANVANTSINHJI MADAANSINHJI,RAJENDRAKUNVARBA,M K S BHUPATSINHJI MADANSINHJI,A S K BRIJRAJKUMARI OF KUTCH,NARENDRAKUMARI OF DOKAN	NOTICE NOT RECD BACK,MR AS VAKIL,MR PRATAPSINH RATHOD

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9701	FA/7867/1999	28/03/2016	LAKHMANBAHI JIVABHAI KADIA (SINCE DEC'D THRO' HEIRS & LRS,JIVTIBEN LAKHMAN PARMAR(KADIA),CHANDULAL LAKHMAN PARMAR (KADIA),KISHOREKUMAR LAKHMAN PARMAR (KADIA)	MR AMAR D MITHANI	RAMBHAI MANDABHAI DANGAR (DELETED AS PER HON'BLE CT'S,HAMIRBHAI LAKHABHAI DANGAR,NATIONAL INSURANCE CO. LTD.,MERAMAN RAIYABHAI RABARI,KANTILAL PARSOTTAM PANCHASARA SINCE DECD THROUGH HIS HEIRS,RAMABEN KANTILAL PANCHASARA (WIDOW),YOGESHBHAI KANTILAL PANCHASARA(SON),NARENDRABHAI KANTILAL PANCHASARA (SON),VINODBHAI KANTILAL PANCHASARA (SON),JAYENDRABHAI KANTILAL PANCHASARA (SON),NEW INDIA ASSURANCE CO. LTD.	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR VASANTS SHAH,MR DAKSHESH MEHTA
9702	FA/7876/1999	25/02/2019	SONI MADHUBEN KESHAVLAL,	(MR FB BRAHMBHATT)	SONI RAMESHCHANDRA KESHAVLAL,	,UNSERVED EXPIRED (N)
9703	FA/7877/1999	02/03/2012	VAHID HUSSEN NURBHAI MOMIN (MINOR)THR'RAHIMBEN N MOMIN,	MR SANDIP C SHAH	AYARAM POPATLAL SADHU,SWARNAKAUR BALBIRSING DAVESING,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
9704	FA/7878/1999	21/12/2011	GSRTC,GENERAL MANAGER,GSRTC	MR DR PANCHAL	GANIBHAI ALIMAHMAD RAVALI,	NOTICE SERVED
9705	FA/7879/1999	28/12/2011	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KAILASBA VANRAJSINH VAGHELA,SHIVUBHA KESARISINH VAGHELA,PRATAPBA SHIVUBHA VAGHELA,NAYANABA BHUPENDRASINH JADEJA,AJAYKUMAR YADAV	NOTICE SERVED,UNSERVED EXPIRED (N),MR KARTIKEY P RAWAL
9706	FA/7880/1999	02/03/2012	RAHIMBEN NURBHAI MOMIN,MINOR FATMABEN NURBHAI MOMIN, THRO'RAHIMBEN N MOMIN,MINOR MERAJBEN NURBHAI MOMIN, THRO'RAHIMBEN N MOMIN,MINOR VAHI HUSSENBHAI NURBHAI,THRO'RAHIMBEN N MOMIN,HASANBHAI HAJIBHAI MOMIN,KARIMBEN HASANBHAI MOMIN	MR SANDIP C SHAH	AYARAM POPATLAL SADHU,SWARNAKUMAR BALBIRSING DAVESINH,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
9707	FA/7883/1999	23/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	ARJAN KARSANBHAI,NATHA NARANBAHI BHADARKA AHER,SAVDAS DHANABHAI AHER,JETHA LAKHUBHAI KARMUR	NOTICE SERVED,M/S PATEL ADVOCATES,MR VH KANARA
9708	FA/7885/1999	07/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIJIBEN SAMAT,JETHA SAMAT,HEMANT SAMAT,RAGHUBEN SAMAT,DHANIBEN SAMAT,MANJUBEN SAMATBHAI THRO' MOTHER & GUARDIAN VIJIBEN SAMN,LAKHUBHAI JUTHABHAI,DECEASED THRO'HIS HEIRS & LRS.NO.1 TO 6,SOMIBEN LAKHUBHAI,DECEASED THRO'HER HEIRS & LRS.NO.1 TO 6,NATHA NARANBAHI BHADARKA AHER,SAVDAS DHANABHAI AHER,JETHA LAKHUBHAI KARMUR	NOTICE SERVED,UNSERVED EXPIRED (N),MS SEJAL K MANDAVIA,MR VH KANARA
9709	FA/7910/1999	06/01/2015	RAMNIKLAL MANGALJI THAKKAR,	(MR MD PANDYA)	DAUD OSMAN GANCHI,THAKKAR PRAVINKUMAR HARJIVANDAS,NATIONAL INSURANCE CO.LTD.,VILASBA AJITSINH JADEJA,UNITED INDIA INSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
9710	FA/7911/1999	06/01/2015	HARENDRA VITHALDAS SHAH,	(MR MD PANDYA)	DAUD OSMAN GANCHI,THAKKAR PRAVINKUMAR HARJIVANDAS,NATIONAL INSURANCE CO.LTD.,VILASBA AJITSINH JADEJA,UNITED INDIA INSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)

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9711	FA/7912/1999	06/01/2015	VILASBA AJITSINH JADEJA,	(MR MD PANDYA)	DAUD OSMAN GANCHI,THAKKAR PRAVINKUMAR HARJIVANDAS,NATIONAL INSURANCE CO.LTD.	RULE SERVED,(MR MAULIK J SHELAT)
9712	FA/7913/1999	11/01/2008	RAKSHABEN KISHANKUMAR PATEL,ROJAR KISHANKUMAR PATEL,POOJA KISHANKUMAR PATEL,HIRABEN PREMCHANDBHAI PATEL	MR SANDIP C SHAH	VRIJBIHARI GIRDHARLAL YADAV,MOHANLAL K JAIN,NATIONAL INSURANCE COMPANY LIMITED	NOTICE SERVED,MR DAKSHESH MEHTA
9713	FA/7916/1999	14/08/2008	GENERAL MANAGER, ONGC LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,ISHVARBHAI VERSIBHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED
9714	FA/7917/1999	14/08/2008	GENERAL MANAGER, ONGC LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITON OFFICER,JIVANBHAI VERSIBHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED
9715	FA/7918/1999	14/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,ISHVARBHAI BABABHAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED
9716	FA/7919/1999	12/02/2016	NATHUJI KEBERJI MEENA DECD. THR'HEIRS,SHANTABEN WD/O NATHUJI KUBERJIMEENA,JIJABEN NATHUJI KUBERJI MEENA,RAMESHBHAI NATHUJI KUBERJI MEENA,KUBERJI MANGAJI MEENA,F/O DECD.	NOTICE UNSERVED,(MR KS JHAVERI)	AMBALAL NARANDAS MODI,ANAGRAM GINANCE LTD,NEW INDIA INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9717	FA/7925/1999	04/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KANJIBHAI MOHANDAS PATEL	GOVERNMENT PLEADER,RULE SERVED
9718	FA/7926/1999	04/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BHAGVATIBEN BHAILALBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED
9719	FA/7927/1999	04/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KHODABHAI SHIVRAMDAS PATEL	GOVERNMENT PLEADER,RULE SERVED
9720	FA/7928/1999	04/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,HARIBHAI CHELDAS PATEL	GOVERNMENT PLEADER,RULE SERVED
9721	FA/7932/1999	23/01/2012	KHIMJI KARSAN SANGAR TRANSPOSED AS RESPT.NO.7.,DHIRAJLAL ARJAN PARMAR TRANSPOSED AS RESPTNO.8,NEW INDIA ASSURANCE CO. LTD.	(MR JD AJMERA)	HARKHUBEN GELABHAI BHARVAD WD/O GELABHAI JAVABHAI BHARVAD,SHANKARBHAI GELABHAI BHARVAD S/O LATE GELABHAI JIVA BHARVAD,KANKUBEN GELABHAI BHARVAD D/O LATE GELABHAI JIVABHAI BHARVAD,GOVABHAI GELABHAI BHARVAD S/O LATE GELABHAI JIVABHAI BHARVAD,HARI GELABHAI BHARVAD S/O LATEGELABHAI JIVABHAI BHARVAD,RAMESH GELABHAI BHARVAD S/O LATE GELABHAI JIVABHAI BHARVAD,KHIMJI KARSAN SANGAR,,DHIRAJLAL ARJAN PARMAR, & GUNVANT ARJAN PARMAR,	,DELETED,RULE UNSERVED,(MR SURESHM SHAH)
9722	FA/7943/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	SHIVABHAI JOITARAM PATEL,	(MR A J PATEL)
9723	FA/7944/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	GANPATBHAI REVABHAI,	NOTICE SERVED
9724	FA/7945/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	VIRABHAI MANSUKHBHAI PATEL,	NOTICE SERVED
9725	FA/7946/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	RAVJIBHAI NAGARBHAI PATEL,	NOTICE UNSERVED
9726	FA/7947/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	RAMESHBHAI GOVABHAI PRAJAPATI @ RAMANBHAI,	MR ATUL G BAROT

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9727	FA/7948/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	KESHAVLAL SHIVLAL PATEL,	NOTICE SERVED
9728	FA/7949/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	AMRUTBHAI BOTHABHAI PATEL,	NOTICE SERVED
9729	FA/7950/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	GOKALBHAI CHHAGANBHAI TRIVEDI,	UNSERVED EXPIRED (N)
9730	FA/7951/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	AMBALAL GIRDHARDAS PATEL,	NOTICE SERVED
9731	FA/7952/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	RANCHHODBHAI SHAKARABHAI PATEL,	NOTICE SERVED
9732	FA/7953/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	GABHAJI SHANAJI THAKOR,	NOTICE SERVED
9733	FA/7954/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	BACHUJI MAGANJI THAKOR,	NOTICE SERVED
9734	FA/7955/1999	11/08/2008	SPECIAL LAND ACQUISITION OFFICER NO. 1,	GOVERNMENT PLEADER	SHIVAJI JEHAJI DECD. THRO' HEIRS ARJANJI SHIVAJI THAKOR,ARJANJI SHIVAJI THAKOR,RAMSANGJI SHIVAJI THAKOR	,NOTICE SERVED
9735	FA/7957/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR NS SHEVADE	PARSHOTTAMBHAI MAGANBHAI PATEL,PATEL BABUBHAI MAGANBHAI,PATEL RAVCHANDBHAI MAGANBHAI	MR DEEPAK P SANCHELA
9736	FA/7958/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI MAGANBHAI PATEL,	
9737	FA/7959/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATLE RANCHH ODBHAI MURJIBHAI,	MR DEEPAK P SANCHELA
9738	FA/7960/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANDAS MAGANBHAI,	MR DEEPAK P SANCHELA
9739	FA/7961/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARABHAI RANCHHODBHAI,PATEL AMBALAL RANCHHODBHAI,PATEL RUKHIBEN WD/O RANCHHODBHAI RAMUBHAI	,(MR MUKESH R SHAH)
9740	FA/7962/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI RAMABHAI PATEL,MAGANBHAI JADAVBHAI PATEL	MR DEEPAK P SANCHELA
9741	FA/7963/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI NARANBHAI,PATLE RAMANBHAI MAGANBHAI,PATEL SHANKERBHAI NARANBHAI	,(MR MUKESH R SHAH)
9742	FA/7964/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI MAGANBHAI PATEL,PATEL BABUBHAI MAGANBHAI,PATEL RAVCHANDBHAI MAGANBHAI	,MR DEEPAK P SANCHELA
9743	FA/7965/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI JADAVBHAI,	(MR MUKESH R SHAH)
9744	FA/7966/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI RAJABHAI,	MR DEEPAK P SANCHELA
9745	FA/7967/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI MAGANBHAI,BABUBHAI MAGANBHAI PATEL,RAVCHANDBHAI MAGANBHAI PATEL,SOMABHAI KARIDAS PATEL,RAVCHANDBHAI KARIDAS PATEL,NATHABHAI KARIDAS PATEL,SHANKERBHAI KARIDAS PATEL,PARSHOTTABHAI KARIDAS PATEL	,(MR MUKESH R SHAH),MR DEEPAK P SANCHELA
9746	FA/7968/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATLE LALLUBHAI SHANKERBHAI,PATEL VITHTHALBHAI SHANKERBHAI,PATEL MANHARBHAI SHANKERBHAI,PATEL RAMESHBHAI SHANKERBHAI	(MR MUKESH R SHAH)
9747	FA/7969/1999	01/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LALLUBHAI MAGANBHAI,	MR DEEPAK P SANCHELA
9748	FA/7976/1999	29/02/2012	GSRTC,	MR ASHISH H SHAH	SABBIR MAJID KHEDAPARWALA DELETED CT.ORDER,DT.17-04-2001,JAYANTIBHAI DHULABHAI VAGHARI	NOTICE SERVED,MR DF AMIN

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9749	FA/7977/1999	13/03/2019	SURESHBHAI JAMNADAS,DECD.THRO'HIS HEIRS,LARITABEN JAMNADAS,SHANTIBHAI JAMNADAS,PRABHUDAS JAMNADAS,PARESHBHAI JAMNADAS,JYOTSNABEN JAMNADAS,SARDABEN JAMNADAS SAVJIYANI	,DELETED,HCLS COMMITTEE,MR PV PATADIYA	HUSENBHAI KARIMBHAI SHAIKH,NEW INDIA ASSURANCE CO LTD,SHARDABEN PRATAPBHAI	,MR SUNIL B PARIKH
9750	FA/7979/1999	21/12/2011	GSRTC,	MR ASHISH M DAGLI	ASHOKBHAI RAMJIBHAI JADAV,POLABHAI DANABHAI DEVERA,GOPALKRISHNA KRISHNAMURTI,NATIONAL INSURANCE CO LTD,RAJENDRA MARUTIRA PATIL	RULE SERVED,RULE UNSERVED,MR SHASHIKANT S GADE,MR JASWANT K SHAH
9751	FA/7981/1999	11/10/2012	UNION OF INDIA,	MR RAVI KARNAVAT	BHAGWATIBEN SURESHBHAI PATEL,VIJAYBHAI SURESHBHAI PATEL,KANJIBHAI CHHAGANBHAI PATEL F/O DECD.,MENABEN KANJIBHAI PATEL M/O DECD.	UNSERVED EXPIRED (R),MR PJ MEHTA,MR DN PANDYA,MR MAHESH B SHAH
9752	FA/7982/1999	09/07/2008	GEB,	MR AD OZA	LAVAJIBHAI RAMJIBHAI PATEL,	RULE SERVED
9753	FA/7983/1999	04/03/2016	RAMESHBHAI BHAKTIRAM NIMAVAD DECD. THRO' HEIRS MANISHABEN,MANISHABEN RAMESHBHAI(EXPIRED),ARTI RAMESHBHAI,JIGESH RAMESHBHAI,BHAKTIRAM RUGNATHBHAI,SAVITABEN BHAKTIRAM,SHAILESHKUMAR BHAKTIRAM	MR AMAR D MITHANI,MR AMITKUMAR C BHATT	ANANDJI SOMA RATHOD,MISHAN YATRASANGH,UNITED INDIA INSURANCE CO. LTD,HIRABHAI VASUBHAI KOLI,RANJITSINH GHANSHYAMBHAI RANA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,SERVED BY GOVERNMENT GAZETTE,MR AJAY R MEHTA,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9754	FA/7988/1999	09/05/2012	PRABHUDAS TULSIDAS VITHALANI,JYOTSNABEN PRABHUDAS,TRUPTIBEN PRABHUDAS,JAGRUTIBEN PRABHUDAS	THAKKAR AND PAHWA ADVOCATES	PALABHAI DEVABHAI HARIJAN,HANSABEN BAVANDAS,HEIRS OFDECDBAVANDAS HARILAL TILAVAT,ALABHAI KHAMANAND MADAM,MALSI DAYABHAI ROSHIYA,DISTRICT HEALTH OFFICER,ORIENTAL INSURANCE CO LTD,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),(MR PV HATHI),MR RAJNI H MEHTA,MR AM PAREKH,MS AVANI S MEHTA,MR RITURAJ M MEENA
9755	FA/8052/1999	07/10/2008	AHMEDABAD ELECTRICITY CO. LTD.,	MR KB PUJARA	SAGAR TEXTILE MILLS PVT. LTD.,	MR BK DAMANI
9756	FA/8053/1999	07/10/2008	AHMEDABAD ELECTRICITY CO. LTD.,	MR KB PUJARA	SAGAR TAXTILE MILLS PVT. LTD.,	MR BK DAMANI
9757	FA/8054/1999	07/10/2008	AHMEDABAD ELECTRICITY CO. LTD.,	MR KB PUJARA	SAGAR TEXTILE MILLS PVT. LTD.,	MR BK DAMANI
9758	FA/8055/1999	07/10/2008	AHMEDABAD ELECTRICITY CO. LTD.,	MR KB PUJARA	SAGAR TEXTILE MILLS PVT. LTD.,	MR BK DAMANI
9759	FA/8056/1999	07/10/2008	AHMEDABAD ELECTRICITY CO. LTD.,	MR KB PUJARA	SAGAR TEXTILE MILLS PVT. LTD.,	MR BK DAMANI
9760	FA/8057/1999	07/10/2008	AHMEDABAD ELECTRICITY CO. LTD.,	MR KB PUJARA	SAGAR TEXTILE MILLS PVT. LTD.,	MR BK DAMANI
9761	FA/8059/1999	23/12/2011	VAGHJIBHAI CHHAGANBHAI PATEL,	MR SHAKEEL A QURESHI	BABU @ TRAMBAKBHAI RANCHODBHAIPATEL,RANCHHODBHAI BHURABHAI MAVANI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR AJAY R MEHTA
9762	FA/8061/1999	23/12/2011	JAYABEN MANSUKHBHAI PATEL,BABY MANSUKHBHAI PATEL THRO'HER MOTHER JAYABEN PATEL	MR SHAKEEL A QURESHI	BABU @ TRAMBAKBHAI RANCHODBHAIPATEL,RANCHHODBHAI BHURABHAI MAVANI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR AJAY R MEHTA
9763	FA/8065/1999	18/09/2019	DISTRICT PANCHAYAT VALSAD,	ADVOCATE NOTICE SERVED	PRATAPSINH RANJITSINH RAJPUT,	MR KG SUKHWANI
9764	FA/8067/1999	12/04/2012	PHIROZBHAI QURBANBHAI HUSEIN MATARWALA,SUGRABEN PHIROZBHAI MATARWALA,SAMINA PHIROZBHAI MATARWALA,ARVA PHIROZBHAI MATARWALA	MR MTM HAKIM	SHYAMDHAR RAMAKANT YAKSHODANANDAN PANDE,RAMKANT YASHODHANANANDAN PANDE,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR BC DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9765	FA/8068/1999	12/04/2012	MENABEN WD/O BASIR VALI ADAM PATEL,MINOR MOONNAZIR BASIRBHAI PATEL,MINOR MUNISHA BASIRBHAI PATEL,AMINABEN VALIBHAI PATEL	MR MTM HAKIM	SHYAMDHAR RAMAKANT YAKSHODANANDAN PANDE,RAMKANT YASHODHANANANDAN PANDE,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR BC DAVE
9766	FA/8069/1999	27/04/2012	HEMANT GORDHANBHAI PATEL,	MR CHETAN K PANDYA	CHHATRASINH AJESINH PARMAR,NEW INDIA INSURANCE COMPANY	RULE SERVED,MR AJAY R MEHTA
9767	FA/8070/1999	18/07/2008	EXECUTIVE ENGINEER,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BALDEVPURI SOMPURI,KARSANPURI SOMPURI,MAHENDRAGIRI KAILASGIRI,NIRANJANPURI KAILASGIRI,AMRUTABEN WD/O KAILASPURI SOMPURI	MR GM AMIN
9768	FA/8074/1999	01/12/2011	JATIN BHARAT PANDYA,MINOR THROMADHUBEN BHARATBHAI PANDYA,	MR PANKAJ R DESAI	JAGDISHGIRI KARSHANGIRI GOSAI,OWNER,CHIEF TOWN PLANNERS,G.S.,INSURANCE COMPANY,NEW INDIA INSURANCE CO LTD,BHARAT BALASHANKAR PANDYA,PRAKASH RAVJIBHAI DABHI	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY RPAD (N),MR SUNIL B PARIKH
9769	FA/8076/1999	10/02/2012	GSRTC,	MR HEMANT S SHAH	IJATSHING GADHARABHASHING SAMBIYAL,BIMLA DEVI IJATSHING SAMBIYAL,PUNAM IJATSHING SAMBIYAL,MINAXIBEN IJATSHING SAMBIYAL	MS PARUL R PATEL
9770	FA/8086/1999	01/12/2011	GSRTC,	MRS VASAVDATTA BHATT	RAMILABEN PANGLABHAI MAVI,RAMRAJ PANGLABHAI MAVI,DHARAMRAJ PANGLABHAI MAVI S/O DECD.PANGLABHAI V MAVI,SHARDABEN PANGLABHAI MAVI D/O DECD.PANGLABHAI M MAVI	MR MA KHARADI
9771	FA/8087/1999	09/07/2008	PARSHOOTAMBHAI SHANKERBHAI SOLANKI,GAMBHIRJI JIVAJI THAKORE	MR GT DAYANI	LAXMI VIJAY TRANSPORT CO.,	RULE SERVED
9772	FA/8088/1999	21/12/2011	GSRTC,	MRS VASAVDATTA BHATT	LAKHIBEN JITUBHAI FINAVKAR,MANISH JITUBHAI FINAVKAR,MINORS/O DECD.JITUBHAI R FINAVKAR,VIRAL JITUBHAI FINAVKAR,MINOR S/O DECD.JITUBHAI R FINAVKAR,LALITABEN RANCHHODBHAI FINAVKAR,M/O DECD.JITUBHAI,RANCHHODBHAI MULJIBHAI FINAVKAR,DRIVER OF S.T.BUS NO. GJ-1-Z-1255	NOTICE SERVED,MR HM PARIKH
9773	FA/8089/1999	12/12/2015	GENERAL MANAGER, GSRTC,	MRS VASAVDATTA BHATT	SULEMANBHAI IBRAHIMBHAI DECD. THRO' HEIRS DAUD SULEMANBHAI,DAUD SULEMANBHAI MODAN,ABDULBHAI SULEMANBHAI MODAN,HUSAINBHAI SULEMANBHAI MODAN	,MR P J YAGNIK
9774	FA/8099/1999	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJAJI HATHIJI KHANT,RUPAJI HATHIJI THRO' HEIRS PUNJAJI HATHIJI KHANT,PUNJAJI HATHIJI KHANT,MANAJI HATHIJI KHANT,BHURAJI HATHIJI KHANT,CHANDUJI HATHIJI KHANT	,MR GM AMIN
9775	FA/8115/1999	16/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SHASHIKANT S GADE	KURJIBHAI HARJIBHAI DECD. THROHEIRS JINIBEN KURJIBHAI VAGHEL,PARBATBHAI KURJIBHAI VAGHELA (MINOR),MANJUBEN KURJIBHAI [MINOR],JILUBHAI KURJIBHAI [MINOR],GEETABEN KURJIBHAI [MINOR],RAJANBEN KURJIBHAI,MINOR-THRO.MOTHER JINIBEN KURJIBHAI,DINESHBHAI KURJIBHAI [MINOR] THRO'JINIBEN KURJIBHAI VAGHELA,HARIJAN BHAIMABHAI CHANABHAI DELETED AS PER COURTS ORDER,EXECUTIVE ENGINEER DELETED AS PER COURT'S ORDER,HEIR OF DECD.ISMAIL SITARBHAI,SITARBHAI JIVABHAI MAKWANA	NOTICE SERVED,DELETED,MR KR BRAHMBHATT
9776	FA/8116/1999	16/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SHASHIKANT S GADE	HANIFA ISMAILBHAI,MARIAMBEN SITARBHAI,RESHMA ISMAILBHAI,DRIVE OF GTW 8749, BHIMA CHANAHARIJAN,OWNER OF VEHICLE GTW 8749 EXECUTIVE ENGINEER,SITARBHAI JIVABHAI MAKWANA GHANCHI	NOTICE SERVED,MR RC KAKKAD,MR SUBHASH YAJNIK
9777	FA/8122/1999	29/08/2011	UTTAR GUJARAT VIJ COMPANY LIMITED.,	MR AD OZA	SIDDHA METAL ROLLING WORKS,	MR GOVIND V PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9778	FA/8124/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	AMBABHAI KHIMABHAI PIPALIYA,MONGHIBEN AMBABHAI PIPALIYA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9779	FA/8125/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	PANCHIBEN SATTABHAI KHAREGIYA,MANSUKHBHAI LAVJIBAHI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9780	FA/8126/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	VEJIBEN SAMANTBHAI KHAREGIYA,MANSUKHBHAI LAVJIBHAI KERDAIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA,MR PRAVIN GONDALIYA
9781	FA/8127/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	MERUBHAI LAXAMANBHAI KHADGIYA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9782	FA/8128/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	VALIBEN THOBHANBAHI KHADGIYA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9783	FA/8129/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	GOVINDBHAI DEVABHAI KHAREDIYA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9784	FA/8130/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	KUVARBEN NARSHIBHAI PARSANA,BHIKHABHAI NARSHIBHAI PARSANA,KISHORBHAI NARSHIBHAI PARSANA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N),MR BB PARMAR,MR KISHOR C DESAI,MR HJ LALAKIYA
9785	FA/8131/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	CHAKUBHAI MOHANBHAI PARSANA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	NOTICE SERVED,MR BB PARMAR,MR HJ LALAKIYA
9786	FA/8132/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	NATHABHAI HARJIBHAI PARSANA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	NOTICE SERVED,MR BB PARMAR,MR HJ LALAKIYA
9787	FA/8133/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	GOMTIBEN RAVJIBHAI KERALIYA,NATHABHAI RAVJIBHAI KERALIYA,PAMUBEN NATHABHAI KERALIYA,PRAVINBHAI NATHABHAI KERALIYA,MUKESHBHAI NATHABHAI KERALIYA,ARVINDBHAI NATHABHAI KERALIYA,JYOTSHNABEN BHARATBHAI LIMBASHIYA,PEMIBEN NARSHIBEN AMBALIYA,BACHIBEN HIRABHAI AJANI,DHANIBEN POPATBHAI SHANKHAVADA,MANSUKHBAHI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA,(MR PARESH M SAYANI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9788	FA/8134/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	DEVRAJBHAI NATHABAHI SANKHAVARA,TULSHIBHAI NATHABHAI SANKHARAVA,VASHRAMBHAI NATHABHAI SANKHARAVA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),NOTICE UNSERVED,MR BB PARMAR,MR HJ LALAKIYA,(MR PARESH M SAYANI)
9789	FA/8135/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	BABUBHAI VASHRAMBHAI SINGALA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	MR BB PARMAR,MR HJ LALAKIYA,(MR PARESH M SAYANI)
9790	FA/8136/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	MAVJIBHAI KARMANBHAI SINGALA,LABHUBEN MAVJIBAHI SINGALA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA,(MR PARESH M SAYANI)
9791	FA/8137/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	HANSHRAJBHAI JINABHAI SINGALA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	MR BB PARMAR,MR HJ LALAKIYA,(MR PARESH M SAYANI)
9792	FA/8138/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	NARSINHBHAI @ GHOGHABHAI MULJIBHAI UNDHAD,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),(MR SANDEEP N BHATT),MR BB PARMAR,MR HJ LALAKIYA
9793	FA/8139/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	JYOTSHNABEN MANSUKHBHAI KERALIYA,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9794	FA/8140/1999	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	LAXMIBEN INDUBHAI @ RINKUBHAI,MANSUKHBHAI LAVJIBHAI KERADIYA,LAVJIBHAI TAPUBHAI PATEL	SERVED BY AFFIX(N),MR BB PARMAR,MR HJ LALAKIYA
9795	FA/8141/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	PAGI HIRA HEMA,	MR DF AMIN
9796	FA/8142/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	KATARA GAJU RANCHOD,	MR DF AMIN
9797	FA/8143/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	KATARA BHEMA RANCHOD,	MR DF AMIN
9798	FA/8144/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	KATARA HIRA RANCHOD,	MR DF AMIN
9799	FA/8145/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	KATARA JETHA RANCHOD,	MR DF AMIN
9800	FA/8146/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	HEIRS OF DECD.BHEDI BHATHI FULA,BHEDI DALE BHATHI,	MR DF AMIN
9801	FA/8147/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	HEIRS OF DECD.KALU KHATRA, BHEDI KANTI KALU,	MR DF AMIN
9802	FA/8148/1999	23/09/2010	STATE OF GUJARAT,DY.COLLECTOR,L.A.O.	GOVERNMENT PLEADER	HEIR OF DECD.PAGI KOYA HEMA, PAGI HIRA HEMA,	MR DF AMIN
9803	FA/2/2000	21/12/2011	HASMUKHBHAI KESHAVLAL DARJI,	MR MA PAREKH	GUJARAT STATE ROAD TRANSPORT CORPORATION,BHAGWANPRASAD MOTIRAM PATEL	NOTICE SERVED,MR HEMANT S SHAH

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9804	FA/3/2000	23/12/2011	LALJIBHAI CHELDAS PATEL,VALJIBHAI JINABHAI DABHI	MR MUKESH A PATEL	MADHAVJIBHAI MOHANBHAI,	MR YM THAKKAR
9805	FA/10/2000	23/11/2011	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GAURAVBHAI MOHANLAL PATEL,THRO'REKHABEN M PATEL,DELETED,DOLATBHAI LALLUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS&,NAYNABEN DOLATBHAI PATEL,WIFE,DIXITKUMAR,SON,NIKHILKUMAR,SON,BRIJALKUMARI, DAUGHTER	,NOTICE SERVED,NOTICE SERVED BY DS,DELETED
9806	FA/13/2000	20/12/2010	PASHI WD/O MULSHANKER KRUPASHANKER,	MR MEHUL SHARAD SHAH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT MANAGER	GOVERNMENT PLEADER,NOTICE SERVED,MR RAJNI H MEHTA
9807	FA/18/2000	20/07/2018	LALCHAND GORDHANDAS HINDUJA [DECD.THRO.HEIRS],RAJKUMARI WD/O LALCHAND HINDUJA,PRAKASH LALCHAND HINDUJA,DINESH LALCHAND HINDUJA,JAYSHREE LALCHAND HINDUJA,RAJANI NARESHKUMAR BAJAJ	(MR DEVANAND DEVNANI)	MANEKLAL J CHAUHAN,SUSHILABEN MANEKLAL CHAUHAN,DWARKADAS M ISRANI,MOTILAL DWARKADAS ISRANI	RULE SERVED,MR BHARAT JANI
9808	FA/55/2000	07/07/2016	KINNARI,W/O MEHUL THEODORE,@ CHANDRAKANT LAL,	(MR MB GANDHI),MRS TRUSHA M GANDHI	MEHUL THEODORE @ CHANDRAKANT LAL,	MR HARIN P RAVAL
9809	FA/56/2000	07/07/2016	KINNARI,W/O MEHUL THEODORE,@ CHANDRAKANT LAL,	(MR MB GANDHI),MRS TRUSHA M GANDHI	MEHUL THEODORE @ CHANDRAKANT LAL,	MR HARIN P RAVAL
9810	FA/57/2000	13/07/2018	REGIONAL DIRECTOR,E.S.I.CORP.,	MR BP BHATT	SPAN PIPE & CONSTRUCTION CO. (BARODA)PVT LTD,	MR BS PATEL,MRS RANJAN B PATEL
9811	FA/58/2000	13/07/2018	REGIONAL DIRECTOR,E.S.I.CORP.,	MR BP BHATT	SPAN PIPE & CONSTRUCTION CO. (BARODA)PVT LTD,	MR BS PATEL,MRS RANJAN B PATEL
9812	FA/64/2000	08/12/2010	MANABHAI KESARBHAI,	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9813	FA/65/2000	08/12/2010	MANGALBHAI KALUBHAI SINCE DECDBY HIS HEIRS AND LEGAL REPREST,BHARATSINH MANGALBHAI. SON	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9814	FA/66/2000	08/12/2010	JETHABHAI VIRABHAI,	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9815	FA/67/2000	08/12/2010	RUPABHAI RAMSING,KALUBHAI RAMSING,MAGANBHAI RAMSING	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9816	FA/68/2000	08/12/2010	GALABHAI BHURABHAI,	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9817	FA/69/2000	08/12/2010	JETHABHAI VIRABHAI,BHEMABHAI MANABHAI,FATABHAI MANABHAI,VAGHABHAI MANABHAI,CHANDANBEN MANABHAI	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9818	FA/70/2000	08/12/2010	ABHABHAI BHURABHAI SINCE DECD.THRO' HIS SON AND LEGAL HEIRS.,HIRABHAI ABHABHAI,CHATURBHAI BHURABHAI,GALABHAI BHURABHAI,BUDHABHAI BHURABHAI	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9819	FA/71/2000	08/12/2010	LAXMANBHAI JERABHAI,	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9820	FA/72/2000	08/12/2010	PARVATBHAI KADAVABHAI,FATABHAI NATHABHAI SINCE DECD.THRO' LEGAL HEIRS.,BALWANTBHAI FATABHAI.	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9821	FA/73/2000	08/12/2010	JERABHAI RUPABHAI,	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9822	FA/74/2000	08/12/2010	BUDHABHAI BHURABHAI,	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9823	FA/75/2000	08/12/2010	SAYABABHAI RAMSING PAETL,MAGANBHAI RAMSING PAETL,VIRSINGBHAI RAMSING PAETL,ANDARSING RAMSING PATEL	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER

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9824	FA/76/2000	08/12/2010	BIJAL RANCHHHOD BARIA,NANABHAI RANCHHOD BARIA,SUFRONBHAI FATABHAI BARIA,MOTIBHAI FATABHAI BARIA,RAMJIBHAI NANABHAI BARIA,BABUBHAI NANABHAI BARIA,MATHURBHAI MANSUKHBHAI BARIA	MR A R SHAIKH	STATE OF GUJARAT,MANSUKHBHAI VAJABHAI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
9825	FA/77/2000	08/12/2010	MOHAN MOTI,SOMA FATA,DAJI KANA,AKHAM KANA.,CHHAGA MOTI,BEHMA MOTI,HARI MOTI,NAVALBHAI MOTI,KESRIBEN MOTI	MR A R SHAIKH	STATE OF GUJARAT,NANIBEN MOTI,KAMALABEN MOTI.	GOVERNMENT PLEADER,NOTICE SERVED
9826	FA/78/2000	08/12/2010	FULABHAI KALUBHAI,BHURABHAI KALUNHAI SINCE DECD.THRO' LEGAL HEIRS.,UDESING BHURA,KOYA KALU,DIWALIBEN D/O KALU KADVA,BUNIBEN D/O KALU KADVA	MR A R SHAIKH	STATE OF GUJARAT,MANGAL KALUBHAI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
9827	FA/79/2000	08/12/2010	BHUDARBHAI RATNABHAI SINCE DECD. THRO'HIS LEGAL HEIRS.,PARVATSINH BUDHARBHAI	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9828	FA/80/2000	08/12/2010	BAI NATHIBEN W/O RAIJI BEMA,BAI DIWALIBEN D/O RAIJI BEMA	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9829	FA/81/2000	08/12/2010	GALAB KALU SINCE DECD. THRO' HIS LEGAL HEIRS.,RANCHHODBHAI KAYABHAI,KUBABHAI KALUBHAI	MR A R SHAIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
9830	FA/111/2000	22/01/2020	JAGDISHBHAI RANCHHODBHAI,KASHIRAM RANCHHODBHAI,AMRUTLAL RANCHHODBHAI,KANAIYALAL RANCHHODBHAI,JOITIBEN WD/O. RANCHHODBHAI	MR DAKSHESH MEHTA	DINESHBHAI S/O. JOITARAM CHHAGANLAL,VIJAYBHAI CHIMANLAL JOITARAM,HANSABEN WD/O. CHIMANLAL JOITARAM,MITABEN CHIMANLAL [MINOR] THRO.HANSABEN CHIMANLAL,LATABEN CHIMANLAL [MINOR] THRO.HANSABEN CHIMANLAL,SITABEN D/O. JOITARAM CHHAGANLAL,PADMABEN D/O. JOITARAM CHHAGANLAL,RAMABHAI CHHAGANLAL PRAJAPATI,RAMESHBHAI ZAVERBHAI PRAJAPATI,MANIBEN AMBALAL PRAJAPATI WD/O. SON OF DECEASED,ASWINBHAI SHYAMBHAI PATEL,BABUBHAI JIVRAJBHAI PATEL,KIKANI KALUBHAI NANJIBHAI,SHREEJI CONSTRUCTION CO THROGH ADMINISTRATOR,VALLABHBHAI RANCHHODBHAI PRAJAPATI	,NOTICE SERVED
9831	FA/112/2000	22/01/2020	JAGDISHBHAI RANCHODBHAI,KASHIRAM RANCHHODBHAI,AMRUTLAL RANCHODBHAI,KANAIYALAL RANCHODBHAI,JOITIBEN WD/O RANCHODBHAI	MR DAKSHESH MEHTA	DINESHBHAI,S/O JOITARAM CHHAGANLAL,VIJAYBHAI S/O CHIMANLAL JOITARAM,HANSABEN,WD/O CHIMANLAL JOITARAM,MITABEN D/O CHIMANLAL JOITARAM[MINOR],LATABEN,D/O CHIMANLAL JOITARAM[MINOR],SITABEN D/O JOITARAM CHHAGANLAL,PADMABEN D/O JOITARAM CHAGANLAL,RAMABHAI CHHAGANLAL PRAJAPATI,RAMESHBHAI ZAVERBHAI PRAJAPATI,MANIBEN AMBALAL PRAJAPATI, WD/O SON OF DECD.,ASWINBHAI SHYAMBHAI PATEL,BABUBHAI JIVRAJBHAI PATEL,KIKANI KALUBHAI NANJIBHAI,SHREEJI CONSTRUCTION CO.,VALLABHBHAI RANCHODBHAI PRAJAPATI	,NOTICE SERVED,MR. D. P. KINARIWALA
9832	FA/121/2000	12/12/2011	NATIONAL INSURANCE CO LTD,	MS AVANI S MEHTA	SOMABHAI CHHINDABHAI NAYAKA,PRATAPBHAI SOMABHAI NAYAKA,RAMESHBHAI SOMABHAI NAYAKA,AMARSINH UDESINH NAYAK,RAMESHBHAI KUSHALBHAI PATEL,ORIENTAL FIRE & GENERAL ASSURANCE CO LTD,CHANDUBHAI CHHAGANBHAI VASAVA,JAGDISHBHAI MOHANBHAI PATNI	NOTICE SERVED,NOTICE UNSERVED,(MR DEEPAK M SHAH)
9833	FA/123/2000	16/12/2019	GUJARAT WATER SUPPLY & SEWERAGE BOARD,EXECUTIVE ENGINEER	MR HS MUNSHAW	PARMAR VANRAJSINH AJITSINH,	MR DIVYESH SEJPAL
9834	FA/125/2000	06/03/2012	LAKHMAN ARSI ZALA,	MS AVANI S MEHTA	NAGAJANBHAI RAMBHAI GADHE,NARAN LAKHMAN PARMAR	MS ARCHANA U AMIN
9835	FA/126/2000	06/03/2012	LAKHMAN ARSI ZALA,	MS AVANI S MEHTA	ARJAN MERAMAN AHIR,NARAN LAKHMAN PARMAR	MS ARCHANA U AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9836	FA/130/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	SHANTABEN WD/O RUPABHAI JIVABHAI,BHIKHIBEN RUPABHAI BAJANIYA,HIRABEN RUPABHAI BAJANIYA,LAKHUBEN RUPABHAI BAJANIYA,LAXMANBHAI RUPABHAI BAJANIYA,KALUBHAI RUPABHAI BAJANIYA,SAVITABEN RUPABHAI BAJANIYA,CHEHARIBEN W/O JIVABHAI DOSANBHAI,BANESINH CHHTRASINH CHAUHAN,GSRTC,YASINBEG NARATBEG MIRZA (SINCE DECD' THRO'HIERS & LRS)	,NOTICE UNSERVED,MRS VASAVDATTA BHATT
9837	FA/131/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	DABHI HIRA BALVANT,DABHI RAJUBA VAKHATSINH,DABHI SANKUBA VAKHATSINH,DABHI GUMANSINH VAKHATSINH,GSRTC,YASIN NASRAT MIRZA (SINCE DEC'D THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT,(MR MOHANBHAI DESAI)
9838	FA/132/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	DABHI CHANDUBA BHAVANSINH,DABHI MANUBA DEVUSINH,GSRTC,YASIN NASRAT MIRZA (SINCE DECD'THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT,(MR MOHANBHAI DESAI)
9839	FA/133/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	KANKUBA SHANKARBHAI NANABHAI BAJANIYA,SHANTABEN SHANKARBHAI BAJANIYA,BABUBEN SHANKARBHAI BAJANIYA,DAHIBEN SHANKARBHAI BAJANIYA,LILABEN SHANKARBHAI BAJANIYA,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASIN NASRAT MIRZA (SINCE DEC'D THRO'HEIRS & LRS),SHRI SHAKINABIBI YASINBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT
9840	FA/134/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	DAHIBEN WD/O RENABHAI JIVABHAI BAJANIYA,SHANTABEN RENABHAI BAJANIYA,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASIN NASRAT MIRZA (SINCE DEC'D THRO'HEIRS & LRS),SHRI SHAKINABIBI YASINBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT
9841	FA/135/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	BHIKHIBEN WD/O LALBHAI SAGRAMBHAI BEGDIYA,SONKIBEN,WD/O LALABHAI SAGRAMBHAI BEGDIYA,LAXMANBHAI LALABHAI BEGDIYA,NAVJIBHAI LALABHAI BEGDIYA,PINTUBHAI LALABHAI BEGDIYA,HANKLIBEN W/O SGRAMBHAI BEGDIYA,SAGRAMBHAI VELABHAI BEGDIYA,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASIN NASRAT MIRZA (SINCE DECD' THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT

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9842	FA/136/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	KANCHANBA,WD/O KARSANSINH JASWANTSINH VAGHELA,KAPURBA,W/O JASWANTSINH DANSINH VAGHELA,JASHWANTSINH DANSINH VAGHELA,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASIN NASRAT MIRZA (SINCE DEC'D THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,SHRI IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT
9843	FA/137/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	KANTABEN,WD/O PUNJAJI RAMAJI THAKOR,DASHRATHJI PUNJAJI THAKOR,THAKOR RAJUJI PUNJAJI,THAKOR DALPUJI PUNJAJI,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASINGBEG NASRATBEG MIRZA (SINCE DECD' THOR'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT
9844	FA/138/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	DEVISINH BHIKHSINH BARAD,MUJIBA DEVISINH BARAD,TARBEN JAGATSINH BARAD,HANSAKUVERI,MINOR THRO'HIS GUARDIAN TARBEN JAGATSINH,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASINBEG NASRATBEG MIRZA (SINCE DEC'D THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR MA KHARADI
9845	FA/139/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	KAMLABEN,WD/O RAMANUJ SATYANARAYANA SHARMA,RAHULKUMAR RAMANUJ SHARMA,SATYANARAYAN LADHURAM SHARMA,DHANIBEN SATYANARAYAN SHARMA,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASINGBEG NASRATBEG MIRZA (SINCE DEC'D THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZAWD/O YASINBEG NASRATBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR ASHISH H SHAH
9846	FA/140/2000	19/04/2010	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	RADHAKISHANN SHANKARLAL CHAUDHARY,BANESINH CHHATRASINH CHAUHAN,GSRTC,YASINBEG NASRATBEG MIRZA (SINCE DECD' THRO'HEIRS & LRS),SHRI SHAKINABIBI YASIBEG MIRZA,SHRI YUNUSBEG YASINBEG MIRZA,SHRI IMTIYAZBEG YASINBEG MIRZA,SHRI AABIDBEG YASINBEG MIRZA,SHRI NISARBEG YASINBEG MIRZA,SHRI ILYASBEG YASINBEG MIRZA,IQBALBEG YASINBEG MIRZA	,NOTICE UNSERVED,MRS VASAVDATTA BHATT
9847	FA/164/2000	27/01/2017	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	SAMABEN JEMAL HARIJAN,WD/O LATE JEMAL HAJA HARIJAN,GEETA JEMAL HARIJAN,D/O JEMAL HARIJAN,HITESH JEMAL HARIJAN,S/O JEMAL HAJA HARIJAN,MANJUBEN JEMAL HAIRJAN,D/O JEMAL HAJA HARIJAN,RAMILABEN JEMAL HARIJAN,D/O JEMAL HAJA HARIJAN,VANITABEN JEMAL HARIJAN,D/O JEMAL HAJA HARIJAN,DIWALI JEMAL HAIRJAN,D/O JEMAL HAJA HARIJAN,AMIT V PANJWANI, 90,SECTOR-4, GANDHIDHAM,KUTCH	SERVED BY GOVERNMENT GAZETTE,MR MEHUL S SHAH,(MR SURESHM SHAH)

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9848	FA/165/2000	26/07/2019	KANTABEN GOVINDSHARAN PANDEY,	MR JR SHAH	AMBICA CORP.,INDIRABEN BANSILAL (WIDOW),JATIN BANSILAL (SON),URVASHI MIHIRKUMAR (DAUGHTER),JIGISH SATYAKUMAR (DAUGHTER),GUNVANTLAL KESHAVLAL PATEL DELETED	DELETED,MR.MRUDUL M BAROT
9849	FA/166/2000	26/07/2019	KAMLABEN GOVINDSHARAN PANDEY WD/O GOVINDSHARAN PANDEY,GOVINDSHARAN MATAPRASAD PANDEY,JATASHANKAR GOVINDSHARAN,OMPRAKASH GOVINDSHARAN,GIRISHBHAI GOVINDSHARAN	MR JR SHAH	AMBICA CORP.,INDIRABEN BANSILAL (WIDOW),JATIN BANSILAL (SON),URVASHI MIHIRKUMAR (DAUGHTER),JIGISH SATYAKUMAR (DAUGHTER)	MR.MRUDUL M BAROT
9850	FA/169/2000	15/09/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI)	BHIKHABEN,WD/O CHHOTABHAI MANSUKHBHAI HARIJAN,MAHENDRABHAI CHHOTABHAI HARIJAN,MAHAMMADSHAH HUSIANBHAI DIWAN,MUNIR ALAM MAHAMMADSAIYAD	NOTICE UNSERVED,RULE UNSERVED,MR MTM HAKIM
9851	FA/245/2000	13/12/2019	REGIONAL DIRECTOR,	MR BP BHATT	RAVISHANKER PRAHLADBHAI,	MS ASHA H GUPTA
9852	FA/247/2000	26/11/2010	REGIONAL DIRECTOR,	MR BP BHATT	JETHAJI DANAJI GELOT,	MS TANUJA N KACHCHHI,MS JK HINGORANI
9853	FA/248/2000	29/08/2011	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER,DY.EXECUTIVE ENGINEER	(MR A J DESAI),MS RV ACHARYA	VIRAMBHAI MALDEBHAI KOLI,DECD.THRO'HIS HEIRS,MANIBEN VIRAMBAI KOLI,RAJANBHAI VIRAMBHAI KOLI,SANJAY VIRAMBHAI KOLI	NOTICE SERVED,MR ANSHIN H DESAI
9854	FA/251/2000	28/11/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BABUBHAI ABHABHAI RABARI DECD.THRO' HEIRS DHANIBEN B RABARI,DHANIBEN BABUBHAI RABARI,LALJIBHAI @ PRAKASHBHAI BABUBHAI RABARI,DINABEN @ NAINABEN BABUBHAI RABARI,ABHABHAI JELABHAI RABARI,MANIBEN ABHABHAI RABARI,THAKARSHIBHAI TRIBHOVANBHAI PATEL(DELETED),MAGANBHAI TRIBHOVANBHAI PATEL DELETED	,NOTICE SERVED,DELETED,MR MA KHARADI
9855	FA/254/2000	24/08/2011	BANK OF BARODA,	MR DARSHAN M PARIKH	RAHUL SUNDARSINH BHATTI,RAJENDRA JIVABHAI PATEL,SURENDRASINH NAVALSINH BHATTI	NOTICE SERVED,SERVED BY AFFIX(N)
9856	FA/256/2000	09/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	KARASANBHAI RAVABHAI ZARU,MESABEN KARASANBHAI ZARU,NARANBHAI KARASANBHAI ZARU,LAKHABHAI KARASANBHAI ZARU,PRATAPGAR DEVGAR GUNSA DELETEDCT.ORDER DTD.13-01-2012,SHAMJIBHAI RAMBHAI AHI DELETEDASPERCT.ORDER DTD.13-01-2012	DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9857	FA/257/2000	23/04/2012	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	CHHAGANBHAI MOHANBHAI,MANSUKHBHAI CHHAGANBHAI,KASHABHAI SINDHABHAI BHARWAD,ANWARBHAI ISMAILBHAI GOGDA	NOTICE SERVED,MS SEJAL K MANDAVIA
9858	FA/258/2000	23/04/2012	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	FULIBEN VALLABHBHAI,KASHABHAI SINDHABHAI BHARWAD,ANWARBHAI ISMAILBHAI GOGDA	NOTICE SERVED,MS SEJAL K MANDAVIA
9859	FA/261/2000	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KANCHANBEN TULSIBHAI SAVALIYA,RITABEN TULSIBHAI SAVALIYA,BHAVESH TULSIBHAI SAVALIYA,PARUL TULSIBHAI SAVALIYA,PREETI T SAVALIYA -MINOR THRO'KANCHANBEN TULSIBHAI SAVALIYA,MANIBEN MOHANBHAI SAVALIYA,BHIKHABHAI BHALABHAI BHARWAD	NOTICE UNSERVED,MR HARESH H PATEL
9860	FA/262/2000	26/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KAMRUNISHA I PATHAN,IMTIYAJ I PATHAN,ASHMATKHAN I PATHAN,AMANULLAKHAN I PATHAN,AMIRKHAN I PATHAN,MANSURALI UMARBHAI MIR (DRIVEROF S.T.BUS GJ-1-Z-1885),VIKRAMSINH GORGHANBHAI RAJPUT (DRIVER OF S.T.BUS GJ-1Z-2910)	NOTICE SERVED,MR SB BRAHMBHATT,MR HARSHIT S TOLIA
9861	FA/264/2000	29/08/2011	GOLDEN WELL OF DEATH PHOTO STUDIO,	MR AJ MEMON	GUJARAT HOUSING BOARD,	MR ND GOHIL

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9862	FA/267/2000	11/02/2020	RASIKBHAI VITTHADAS PATEL,RAMILABEN WD/O BALVANTBHAI VITTHALDAS,KAPILABEN D/O VITTHALDAS PRABHUDAS,TARUN BALVANTBHAI PATEL, MINOR,BHAVNA BALVANTBHAI, MINOR,PRAVINABEN WD/O KALIDAS VITTHALDAS,MAHESH KALIDAS, MINOR,ANJANABEN D/O KALIDAS VITTHALDAS,NAYANABEN D/O KALIDAS VITTHALDAS,SHILPABEN D/O KALIDAS VITTHALDAS,DAHIBEN WD/O VITTHALDAS PRABHUDAS	ADVOCATE NOTICE NOT RECD BACK	VANMALI COLONY COOPERATIVE HOUSING SOCIETY LIMITED,PRABUDDHANAGAR COOPERATIVE SOCIETY (PROPOSED),VIRAMBHAI MAFATBHAI	,MR VIBHUTI NANAVATI
9863	FA/268/2000	02/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHANTIBEN BIJAL BARARIYA,WD/O DECD,BIJAL KHETA,JYOTI BIJAL BARARIYA [MINOR] D/O DECD.BIJAL KHETA,VALJI BIJAL BARARIYA [MINOR] D/O DECD.BIJAL KHETA,DILIPSINH R JADEJA	NOTICE SERVED,(MR SURESHM SHAH)
9864	FA/270/2000	18/04/2009	GSRTC,	MRS VASAVDATTA BHATT	HEMLATABEN OCHHAVLAL BHANDARI WD/O DECD.OCHHACLAL SANGARMAL,ALKA OCHHAVLAL BHANDARI,BINAKA OCHHAVLAL BHANDARI,TRUPTI OCHHAVLAL BHANDARI,PAYAL OCHHAVLAL BHANDARI,MINOR GAURAV OCHHAVLAL BHANDARI,ILMUDDIN DARMOHMED MAKRANI	NOTICE UNSERVED,(MR MUKESH R SHAH)
9865	FA/272/2000	18/04/2009	GSRTC,	MRS VASAVDATTA BHATT	MANEKLAL CHAMPAKLAL BHANDARI,ILMUDDIN DURMOHMED MAKRANI	NOTICE UNSERVED,(MR MUKESH R SHAH)
9866	FA/273/2000	11/02/2020	VIRAMBHAI MAFABHAI,	ADVOCATE NOTICE NOT RECD BACK	VANMALI COLONY COOP. HOUSING SOCIETY LIMITED,RASIKBHAI VITTHALDAS PATEL,RAMILABEN WD/O BALVANTBHAI VITTHALDAS PATEL,KAPILABEN D/O VITTHALDAS PRABHUDAS PATEL,TARUN BALVANTBHAI PATEL MINOR THRO' RAMILABEN WD/O BALVANT,BHAVNA BALVANTBHAI MINOR THRO'RAMILABEN WD/O BALVANTBHAI,PRAVINABEN WD/O KALIDAS VITTHALDAS,MAHESH KALIDAS MINOR THRO' PRAVINABEN WD/O KALIDAS,ANJANABEN D/O KALIDAS VITTHALDAS,NAYANABEN D/O KALIDAS VITTHALDAS,SHILPA D/O KALIDAD VITTHALDAS,DAIBEN WD/O VITTHALDAS PRABHUDAS,PRABUDDHNAGAR COOP. SOCIETY (PROPOSED)	,ADVOCATE NOTICE UNSERVED
9867	FA/275/2000	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	BUNIBEN WD/O FALUSINGH HIRABHAI KOLI,BABUBHAI FALUSINGH KOLI,PRUTHVISINGH FALUSINGH KOLI,RAMESHBHAI GANPATBHAI DHOBI.	DELETED,MR UM SHASTRI
9868	FA/276/2000	05/07/2013	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VIMLABEN JAYANTIBHAI PATEL,DINESHBHAI JAYATIBHAI PATEL,ASMITABEN JAYNTIBHAI PATEL,BABUBHAI B.PATEL	SERVED BY RPAD (N),THAKKAR AND PAHWA ADVOCATES
9869	FA/278/2000	26/06/2009	NEW INDIA ASSURANCE COMPANY,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NIRMALABEN W/O RANVIR M KHATAU,PREMSUKH BHIKACHAND BHANDARI	NOTICE SERVED,MR MA PAREKH
9870	FA/282/2000	11/02/2016	NEW INDIA ASSURANCECO LTD,	MR VIBHUTI NANAVATI	TALSHIBHAI KANJIBHAI PATEL,PRANJIVAN @ KARAMSHIBHAI BACHUBHAI,PATHA PARBAT & KARSHAN PARBAT,MOCHI NAGINBHAI TAPUBHAI,GHANCHI AHMED JUSABBHAI,UNITED INDIA INSURANCE CO LTD	NOTICE UNSERVED,(MR SANDEEP N BHATT),MR AM PAREKH,MR AB VYAS,(MR HASMUKH THAKKER),MS.P J.JOSHI

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9871	FA/284/2000	16/04/2019	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	NIRMALABEN WD/O MANHARLAL CHANDULAL BHATT,DHARMISHTHABEN MANHARLAL BHATT,VINOD MANHARLAL BHATT,KANUBHAI MANSINGBHAI GOHIL,JAGDISHSINH MAHANSINH MALHOTRA	NOTICE SERVED,SERVED BY GOVERNMENT GAZETTE,MR.HIREN M MODI
9872	FA/285/2000	07/03/2019	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	KESHARBAI MODJI SAMA,JUMA MODJI SAMA,GULMAMAD MODJI SAMA,HAJIBHAI MODJI SAMA,RATNABAI MODJI SAMA,DEVRAJ VALERA KOTHIMAR (AYAR)	RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL S SHAH
9873	FA/287/2000	03/02/2011	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JIVRAJBHAI DEVSHIBHAI DECD. THRO' HEIRS JASHUMATIBEN,VIMALKUMAR JIVRAJBHAI VADHER,YATINKUMAR JIVRAJBHAI VADHER,MADHVI JIVRAJBHAI VADHER,DEVSHIBHAI JUTHABHAI VADHER,SANTOKBEN DEVSHIBHAI VADHER,VITHALBHAI DAYABHAI PATEL,JASVANT TRIBHOVANDAS GADHADRA	NOTICE SERVED,UNSERVED EXPIRED (N),MR PRAVIN GONDALIYA
9874	FA/288/2000	03/02/2011	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KESHAVJIBHAI ANANDJIBHAI DECD.THRO' HEIRS KASTURBEN K CHAUHA,RAVINDRAKUMAR KESHAVJIBHAI,SHASHIKANT KESHAVJIBHIA CHAUHAN,VITHALBHAI DAYABHAI PATEL,JASVANT TRIBHOVANDAS GADHADRA	NOTICE SERVED,REFUSED SERVED (N)(10),MR PRAVIN GONDALIYA
9875	FA/292/2000	18/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	RAGHUNATH RANA HARIJAN,KANKUBEN RAGHUNATH HARIJAN,RADHABEN WD/O ARJAN RAGHUNATH,ALADKHAN ANWARKHAN PATHAN DELETED CT.ORDER DTD.13-11-12.	DELETED,MS SEJAL K MANDAVIA,MS YAMINI J DESAI
9876	FA/293/2000	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH H SHAH	JAMANBHAI HANSRAJBHAI AMRUTIYA,SAIVA SHARMAN AHER (DRIVER)	MR RR TRIVEDI
9877	FA/294/2000	27/09/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SITABEN SHYAMUMAL KAMNANI, WD/O DECD.SHYAMUMAL KAMNANI,JITENDRA SHYAMUMAL KAMNANI S/O DECD.,CHHAGANLAL SHYAMUMAL KAMNANI, (S/O OF DECD.)	MR YM THAKKAR
9878	FA/299/2000	30/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	JANAKBEN BALVANTSANG ZALA,DILAVARSINH BALAVANTSANG ZALA,DADUBHA BALVANTSANG ZALA,HUSHEN PHAKIR MAHMAD,JAGDISHBHAI MOHANLAL SONI	NOTICE SERVED,DELETED,(MR BD KARIA)
9879	FA/300/2000	06/05/2008	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	POKAR DEVJIBHA NARAN PATEL,POKAR KASTURBEN DEVJI PATEL,POKAR ASHOK DEVJI PATEL,POKAR ANIL DEVJI PATEL,POKAR HITESH DEVJI PATEL,MANUBHAI CHAMPAKLAL CHAUHAN,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9880	FA/301/2000	25/11/2010	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	POKAR DEVJIBHAI NARAN PATEL,MANUBHAI CHAMPAKLAL CHAUHAN,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,SERVED BY AFFIX(N)
9881	FA/302/2000	30/03/2017	MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	AHBAY KHANDEKAR,	(MR MB GANDHI)
9882	FA/303/2000	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DHULIYABHAI GAMIRBHAI MEDA (FATHER OF DECD.),CHATURIBEN D MEDA (MOTHER OF DECD.),SAVAJI VANAJI MARWADI	NOTICE SERVED,MR BJ TRIVEDI,(MR JT TRIVEDI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9883	FA/306/2000	25/11/2010	ISHAKBHAI V MEMON DECD.THROUGH THE LRS,KHATIJABANU WD/O MOHAMMED IQUBAL ISHAQBHAI,USMANGANI MOHAMMED IQUBAL GRAND SON OF ISHAQBHAI,MOHAMMED RAFIQ MOHAMMED IQUBALGRAND SON OF ISHAQBHAI	MR MC BHATT	KURPANSING S JAT,DILIPBHAI N PATEL,UNITED INDIA INSURANCE COLTD	NOTICE SERVED BY DS,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9884	FA/312/2000	19/02/2010	NEW INDIA ASSURANCE CO. LTD.,PARAMJITSINH DARSHANSINH	MS LILU K BHAYA	VALBAI KARSAN MAHESHWARI WD/O LATE KS MAHESHWARI,SHANTABEN K MAHESHWARI D/O LATE KS MAHESHWARI,MAHESH K MAHESHWARI S/O LATE KS MAHESHWARI,GOVIND K MAHESHWARI S/O LATE KS MAHESHWARI,SHIVJI KARA MAHESHWRI F/O LATEKS MAHESHWARI,BHACHIBAI SHIVJI MAHESHWARI M/O LATE KS MAHESHWARI,BUTASINH DARSHANSINH JAT (SHIKH)	SERVED BY AFFIX(N),MR MEHUL S SHAH,(MR SURESHM SHAH)
9885	FA/314/2000	12/12/2011	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JADAVA VISHRAM KHETANI F/O DECD.KANTILAL JADAVA,RATANBEN JADAVA KHETANI M/O DECD.KANTILAL JADAVA,DAUD HARUN KHALIFA HAJAM,UMIYASHANKER NATVARLAL JOSHI	NOTICE SERVED,SERVED BY RPAD (N),MR NACHIKET D MEHTA
9886	FA/322/2000	13/01/2012	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	PURIBEN BACHABHAI HETHWADIYA M/O LATE RAMJIBHAI HETHWADIYA,GITABEN BHACHABHAI HETHWADIYA SISTER OF LATE RAMJIBHAI,KANJI HIRA CHHANGA	NOTICE SERVED,NOTICE UNSERVED,(MR SURESHM SHAH)
9887	FA/327/2000	16/08/2011	NATIONAL INSURANCE CO LTD,	MR UDAY R BHATT	HERIS OF DECD.ANVARKHAN S PATHAN,ALIMUNNISHN ANVARKHAN PATHAN,AFZALKHAN ANVARKHAN PATHAN,ARSHADKHAN ANVARKHAN PATHAN,AKRAMKHAN ANVARKHAN PATHAN,ASLAMKHAN ANVARKHAN PATHAN	,MR DN PANDYA
9888	FA/331/2000	29/01/2009	NATIONAL INSURANCE CO LTD,	MR UDAY R BHATT	FIROZA WD/O IMTIYAZ ISMAILBHAIVORA,MINOR INZIMAMULHAK IMTIYAZ VORA,ISMAILBHAI IBRAHIMBHAI VORA DECD.THROUGH THE LRS,MR.FIROZBHAI S/O ISMAILBHAI VORA,MS.RUMANABEN D/O ISMAILBHAI VORA,BAI RUKIYABEN ISMAILBHAI VORA,JASHVANTBHAI BHAGABHAI CHAUHAN,AMRUTLAL V PATEL	,NOTICE SERVED,(MR RN SHAH)
9889	FA/351/2000	06/12/2010	VIMALBHAI HEMATBHAI MADAM,	(MR CL SONI)	ASSISTANT COLLECTOR OF CUSTOMS,STATE OF GUJARAT,MAMLATDAR (CITY)	GOVERNMENT PLEADER,(MR MUKESH R SHAH),(MR AY KOGJE)
9890	FA/352/2000	30/03/2012	UNITED INDIA ASSURANCE CO.LTD.,	MR RAJNI H MEHTA	ASMITABEN MANOJKUMAR DESAI,HARSHAL MANOJKUMAR THAKORBHAI DESAI,THAKORBHAI KHANDUBHAI DESAI,MANJULABEN THAKORBHAI DESAI,JUMMABHAI MOTABHAI LAKHA,ISMAIL HASAM BHARUCHA	NOTICE SERVED,UNSERVED EXPIRED (N),MR RUSHABH R SHAH
9891	FA/354/2000	15/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RAIBEN MANGAJI THAKORE WD/O DECD.MANGAJI THAKORE,RAMANBHAI MANGAJI THAKOR, S/O DECD.MANGAJI THAKOR,SHARDABEN MANGAJI TAHKORE, D/O DECD.MANGAJI THAKORE,RANGIBEN MANGAJI THAKORE D/O DECD.MANGAJI THAKORE,NANDUBEN MANGAJI THAKORE, D/O DECD.MANGAJI THAKORE,MANJULABEN MANGAJI THAKORE D/O DECD.MANGAJI THAKORE,SABIRHUSAIN PIRSAMBMIYA SHAIKHDELETED CT.ORDER DTD.27-2-12.	DELETED,MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9892	FA/360/2000	16/09/2013	ORIENTAL INSURANCE CO. LTD.,	MS AMEE YAJNIK	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,KS ZALA,UNITED INDIA INSURANCE CO. LTD,BHAVNABEN SHAILESHBHAI PARIKH,VARUN SHAILESHBHAI PARIKH,RAMNIKLAL DAMODARDAS PARIKH,RANJANBEN RAMANIKLAL PARIKH	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR HRIDAY BUCH
9893	FA/361/2000	16/09/2013	ORIENTAL INSURANCE CO. LTD.,	MS AMEE YAJNIK	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,KS ZALA,UNITED INDIA INSURANCE CO. LTD,GOVINDBHAI MOHANLAL PATEL,REVABEN GOVINDBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9894	FA/362/2000	16/09/2013	ORIENTAL INSURANCE CO. LTD.,	MS AMEE YAJNIK	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,KS ZALA,UNITED INDIA INSURANCE CO. LTD,KASHIBAI WD/O GANESHBHAI DANAJI RABARI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9895	FA/363/2000	16/09/2013	ORIENTAL INSURANCE CO. LTD.,	MS AMEE YAJNIK	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,KS ZALA,UNITED INDIA INSURANCE CO. LTD,ASHABEN WD/O NAGARAO RAMKRISHNA DANGE,SUNIL NAGORAO DANGE,ANITA NAGORAO DANGE,KARUNA NAGORAO DANGE,RESHNI NAGORAO DANGE	NOTICE SERVED,RULE SERVED,RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9896	FA/364/2000	16/09/2013	ORIENTAL INSURANCE CO. LTD.,	MS AMEE YAJNIK	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,KS ZALA,UNITED INDIA INSURANCE CO. LTD,NILESH RAMANLAL PATEL	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
9897	FA/365/2000	16/09/2013	ORIENTAL INSURANCE CO. LTD.,	MS AMEE YAJNIK	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,KS ZALA,UNITED INDIA INSURANCE CO. LTD,SHAILESH NARANBHAI PATEL	NOTICE SERVED,RULE SERVED,RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
9898	FA/366/2000	08/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	SABBIR ABDULLA SHIKARI,RASIDKHAN YAKUBKHAN PATHAN (DRIVER)	NOTICE SERVED
9899	FA/367/2000	14/03/2012	PARULBEN NIRANJANBHAI SHAH,NIRANJANBHAI RASIKLAL SHAH,HIMANI NIRANJANBHAI SHAH,MINOR JAYDEV NIRANJANBHAI SHAHTHRO'NIRANJANBHAI R SHAH	NANAVATI & NANAVATI	KHODABHAI DEVUBHAI BORIYA,MANOHARSINH R JADEJA,ORIENTAL INSURANCE CO LTD.,BHARATKUMAR MAVJIBHAI BHINDE,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MS MEGHA JANI,MR SHALIN N MEHTA
9900	FA/369/2000	21/12/2011	UTTAMCHAND NARSING OZA,DECD. THRO'HIS HEIRS,LAXMIBEN WD/O LATE UTTAMCHAND NARSING OZA,BHAVESH UTTAMCHAND,SANDIP UTTAMCHAND OZA (MINOR) THRO'LAXMIBEN UTTAMCHAND OZA	(MR KR RAVAL)	SIDHIK MOHMAD KUMBHAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR MITUL K SHELAT

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9901	FA/370/2000	12/04/2012	GANGARAM CHHAGANBHAI RAMI,SUMITRABEN GANGARAM RAMI	MR AD DESAI	TRILOK RAMANLAL PARIKH,ROHITBHAI DELETE AS PER COURT ORDER DTD.16-10-2001.,NEW INDIA INSURANCE CO LTD	DELETED,RULE SERVED BY DS,MR VIBHUTI NANAVATI
9902	FA/371/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	MAGANBHAI KUNVERJI, NARANBHAI KUNVERJI, GANPATBHAI KUNVERJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
9903	FA/372/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	BHAGABHAI PARAGBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9904	FA/373/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	NANUBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9905	FA/374/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	DAHYABHAI RAMBHAI THRO' HEIRS MANIBEN D/O DAHYABHAI RAMABHAI,MANIBEN D/O DAHYABHAI RAMABHAI,LAXMIBEN D/O DAHYABHAI RAMABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
9906	FA/375/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	RAMIBEN W/O HARIBHAI PARAGJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9907	FA/376/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	CHIMANBHAI JIVANBHAI THRO' HEIRS NATVARBHAI CHIMANBHAI,NATVARBHAI CHIMANBHAI,JAGJIVANBHAI CHIMANBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
9908	FA/377/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	MEMNABIBI W/O YAKUB MAPARA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9909	FA/378/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	GOMANBHAI LALJIBHAI THRO' HEIRDEVJIBHAI GOMANBHAI,DEVJIBHAI GOMANBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
9910	FA/379/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	RANCHHODBHAI SOLIBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9911	FA/380/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	HALIMA W/O DAOOD MOHMED ISA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9912	FA/381/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	ABDUL RASID, ABDUL MAJID THRO'HEIRS MOHMEDSAID ABDUL RASID,MOHMEDSAID ABDUL RASID SAIYED,AMINABIBI ABDUL RASID SAIYED,RUKAIYABIBI ABDUL RASID SAIYED,MARIYAMBIBI ABDUL RASID SAIYED,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
9913	FA/382/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	HAFSHABIBI AHMED MOHMED SALEH POA HOLDER IBRAHIM AHMED MOTA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9914	FA/383/2000	25/01/2010	KRISHAK BHARATI COOPERATIVE LTD.,	MR MANISH R BHATT	NARANBHAI BHAGABHAI, JELIBEN W/O BHAGA BAWA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
9915	FA/384/2000	24/07/2014	DINMOHAMMED IBRAHIM,VASANTKUMAR GOVINDBHAI KHATRI,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	SAVITABEN WD/O BABUBHAI KANJIBHAI,TAGJI BABUBHAI PATEL [MINOR],KRUSHILKUMAR BABUBHAI PATEL [MINOR],KANJIBHAI PRABHUDAS PATEL,SANTABEN KANJIBHAI PATEL,VIJAYKUMAR M KHATRI	NOTICE NOT RECD BACK,NOTICE SERVED,MR RA SEJPAL,MS ARCHANA R ACHARYA

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9916	FA/385/2000	24/07/2014	DINMOHAMMED IBRAHIM,VASANTKUMAR GOVINDBHAI KHATRI,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	MRUDULABEN DEVENDRABHAI RAMANBHAI PATEL,DILIPKUMAR DEVENDRABHAI PATEL [MINOR],NIMESH DEVENDRABHAI PATEL [MINOR],VIJAYKUMAR M KHATRI	MR AM PAREKH,MS ARCHANA R ACHARYA
9917	FA/386/2000	24/07/2014	DINMOHAMMED IBRAHIM,VASANTKUMAR GOVINDBHAI KHATRI,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	SUBHADRABEN WD/O DILIPBHAI AMBALAL PATEL,HIRALAL DILIPBHAI PATEL-MINOR,KAIYABEN DILIPBHAI PATEL-MINOR,VIJAYKUMAR M KHATRI	NOTICE SERVED,MR RA SEJPAL,MS ARCHANA R ACHARYA
9918	FA/387/2000	24/07/2014	DINMOHAMMED IBRAHIM,VASANTKUMAR GOVINDBHAI KHATRI,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	KOKILABEN WD/O ARVINDBHAI KANTILAL PATEL,KENABEN ARVINDBHAI PATEL,JANKHA ARVINDBHAI PATEL,SNEHA ARVINDBHAI PATEL[MINOR],BIRBA ARVINDBHAI PATEL [MINOR],MAHARSHIKUMAR ARVINDBHAI PATEL[MINOR],MANIBEN KANTILAL PATEL,VIJAYKUMAR M KHATRI	NOTICE SERVED,UNSERVED EXPIRED (N),MR RA SEJPAL,MS ARCHANA R ACHARYA
9919	FA/388/2000	24/07/2014	DINMOHAMMED IBRAHIM,VASANTKUMAR GOVINDBHAI KHATRI,NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA	SMITABEN WD/O RASIKLAL PURSHOTTAM PATEL,VIJAYKUMAR M KHATRI	MR RA SEJPAL,MS ARCHANA R ACHARYA
9920	FA/389/2000	06/03/2012	NATIONAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	ANITABEN VINAYKUMAR SONI,LILAVATIBEN VADILAL SONI,DASHRATHJI SHIVAJI THAKOR,DASHRATHBHAI NARANBHAI PATEL	NOTICE SERVED,MS JIRGA D JHAVERI
9921	FA/394/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	GOMANBHAI DURLABHBHAI AHIR,MAVJIBHAI DURLABHBHAI AHIR,SPL.LAQ OFFICER	NOTICE SERVED
9922	FA/395/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	ISHVARLAL JIVANBHAI,DURLABHBHAI DAYALBHAI,SPL.LAQ OFFICER	NOTICE SERVED,MR KM SHETH
9923	FA/396/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	ISHVARLAL NAGINBHAI,SPL.LAQ OFFICER	NOTICE SERVED
9924	FA/397/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	DAHYABHAI MORARBHAI,SPL.LAQ OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
9925	FA/398/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	DAHYABHAI NANABHAI'S POWER OF ATTON.BHAGABHAI DAHYABHAI,SPL.LAQ OFICER	RULE SERVED,RULE UNSERVED
9926	FA/399/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	DALPATBHAI HARIBHAI,RAMANBHAI HARIBHAI,SPL.LAQ OFFICER	NOTICE SERVED
9927	FA/400/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	JELIBEN W/O DAHYABHAI MORARBHAI,SPL.LAQ OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
9928	FA/401/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	DAYALBHAI KANJIBHAI,SPL.LAQ OFFICER	NOTICE SERVED
9929	FA/402/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	CHANDUBHAI DAHYABHAI,SPL.LAQ OFFICER	NOTICE SERVED
9930	FA/403/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	MAGANBHAI HARJIVANDAS PATEL,SPL.LAQ OFFICER	NOTICE SERVED
9931	FA/404/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	PARAGBHAI BHIKHABHAI PATEL,KESHAVBHAI PARAGBHAI.,GANESHBHAI PRAGBHAI.,SPL.LAQ OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
9932	FA/405/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	KASHIBEN MORARBHAI,RANJIT MORAR.,KALLUBHAI MORAR.,RAMESSH MORAR.,JAYANTI MORAR.,SPL.LAQ OFFICER	NOTICE SERVED
9933	FA/406/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	PARSOTTAMBHAI JIVANBHAI,SPL.LAQ OFFFICER	NOTICE SERVED

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9934	FA/407/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	DAHYABHAI JIVANBHAI PATEL,SPL.LAQ OFFICER	NOTICE SERVED
9935	FA/408/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	DAHYABHAI JIVANBHAI,RAMUBHAI JIVANBHAI,SPL.LAQ OFFICER	NOTICE SERVED
9936	FA/409/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	ISHVARBHAI NAGINBHAI PATEL,SPL.LAQ OFFICER	NOTICE SERVED
9937	FA/410/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	JIVANBHAI MORARBHAI,SPL.LAQ OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
9938	FA/411/2000	04/02/2010	KRISHAK BHARTI CO.OP.LTD.,	MR MANISH R BHATT	LAXMIBEN WD/O RAMUBHAI,SPL.LAQ OFFICER	NOTICE SERVED
9939	FA/412/2000	27/08/2008	RAMBHAI AMARABHAI KHACHAR,	(MR SANDEEP N BHATT)	RAJESH RAJENDRA THAKKAR,BHAJENDRA INDULAL THAKKAR	RULE SERVED,MR HM PARIKH,MR.HEMANG H PARIKH
9940	FA/517/2000	30/06/2011	ONGC LTD.,	MR RAJNI H MEHTA	COLLECTOR,NIRANJANABEN GOVINDLAL BAROT	GOVERNMENT PLEADER,MR BS PATEL,MRS RANJAN B PATEL
9941	FA/518/2000	30/06/2011	ONGC LTD.,	MR RAJNI H MEHTA	COLLECTOR,DEVABHAI KEVALBHAI KUMBHAR DECD. THRO' HEIRS BABUBEN,BABUBEN WD/O DEVABHAI KEVALBHAI,BALABHAI DEVABHAI PRAJAPATI,MAFABHAI DEVABHAI PRAJAPATI,RASIKBHAI DEVABHAI PRAJAPATI,BHIKHIBEN DEVABHAI PRAJAPATI	,GOVERNMENT PLEADER,MR PRAKASH K JANI
9942	FA/519/2000	30/06/2011	ONGC LTD.,	MR RAJNI H MEHTA	COLLECTOR,PARBATBHAI MANJIBHAI PATEL,KANTIBHAI KHIMABHAI PATEL,DAYABHAI GOPALBHAI PATEL,DAYABHAI MANJIBHAI PATEL,GOPALBHAI LALJIBHAI PATEL SINCE DECEASED THRO'HIS HEIRS.,PATEL NARMADABEN GOPALBHAI,PATEL KIRITKUMAR GOPALBHAI,VELJIBHAI JETHABHAI PATEL,HIRABHAI HARJIBHAI PATEL,MANJIBHAI PUNJIRAM PATEL,HARJIBHAI ARJANBHAI PATEL DECDTHRO' HEIRS VALJIBHAI PATEL,VALJIBHAI HARJIBHAI PATEL,VASANTKUMAR HARJIBHAI PATEL,HIRALAL HARJIBHAI PATEL,BHAVANKUMAR HARJIBHAI PATEL	,GOVERNMENT PLEADER,MR PRAKASH K JANI
9943	FA/520/2000	30/06/2011	ONGC LTD.,	MR RAJNI H MEHTA	COLLECTOR,PRAHLADBHAI ISHVARBHAI PATEL	GOVERNMENT PLEADER,MR PRAKASH K JANI
9944	FA/521/2000	30/06/2011	ONGC LTD.,	MR RAJNI H MEHTA	COLLECTOR,GANESHBHAI SHANKARDAS PATEL DECD. THRO' HEIRS KANTIBHAI,KANTIBHAI GANESHBHAI PATEL,DASHRATHBHAI GANESHBHAI PATEL,RAMESHBHAI GANESHBHAI PATEL	,GOVERNMENT PLEADER,MR PRAKASH K JANI
9945	FA/522/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,ACHARYA PRIYAVANDA JAGDISHCHANDRA	GOVERNMENT PLEADER,MR PRAKASH K JANI
9946	FA/523/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,ACHARYA JAGDISHCHANDRA HARISHANKAR	GOVERNMENT PLEADER,MR PRAKASH K JANI
9947	FA/524/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,VIRABHAI SHANKERBHAI PRAJAPATITHRO' HEIRS VITHALBHAI VIRABHA	GOVERNMENT PLEADER,MR PRAKASH K JANI
9948	FA/525/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,SOMAJI CHEHRAJI THAKORE	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9949	FA/526/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,KESHABHAI RAMABHAI PRAJAPATI,RAJUBHAI RAMABHAI PRAJAPATI,BHIKHABHAI RAMABHAI PRAJAPATI	GOVERNMENT PLEADER,MR PRAKASH K JANI
9950	FA/527/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,CHATURBHAI AMBARAM PRAJAPATI,GORDHANBHAI AMBARAM PRAJAPATI,KANTIBHAI AMBARAM PRAJAPATI	GOVERNMENT PLEADER,MR PRAKASH K JANI
9951	FA/528/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,VASHRAMBHAI SENDHABHAI PRAJAPATI DECD. THRO' HEIRS,PRAJAPATI GANDABHAI VASHRAMBHAI DECD. THRO' HEIRS,ISHABEN VASHRAMBHAI PRAJAPATI,SHANTABEN VASHRAMBHAI PRAJAPATI,MANIBEN VASHRAMBHAI PRAJAPATI,RAIBEN VASHRAMBHAI PRAJAPATI,PRAJAPATI AMBABEN WIDOW OF GANDABAHI VASHRAMBHAI,PRAJAPATI CHANDRIKAN GANDABHAI,PRAJAPATI DINESHBHAI GANDABHAI,PRAJAPATI SANGITABEN GANDABHAI,PRAJAPATI ROHITBHAI GANDABHAI,BABABHAI NAGARBHAI PRAJAPATI	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)
9952	FA/529/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,VASHRAMBHAI SENDHABHAI PRAJAPATI THRO' HEIRS GANDA,GANDABHAI VASHRAMBHAI PRAJAPATI. DECD.THRO' HIS HEIRS,ISHABEN VASHRAMBHAI PRAJAPATI,SHANTABEN VASHRAMBHAI PRAJAPATI,MANIBEN VASHRAMBHAI PRAJAPATI,RAIBEN VASHRAMBHAI PRAJAPATI,PRAJAPATI AMBABEN WIDOW OF GANDABHAI VASHRAMBHAI,PRAJAPATI CHANDRIKAN GANDABHAI,PRAJAPATI DINESHBHAI GANDABHAI,PRAJAPATI SANGITABEN GANDABHAI,PRAJAPATI ROHITBHSI GANDABHAI,BABABHAI NAGARBHAI PRAJAPATI	,GOVERNMENT PLEADER,PUBLIC PROSECUTOR,UNSERVED EXPIRED (N),MR PRAKASH K JANI
9953	FA/530/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,KANAIYALAL NATHALAL BAROT,RAJNIKANT CHANDULAL HARDE	GOVERNMENT PLEADER,NOTICE SERVED
9954	FA/531/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,URMILABEN HASMUKHLAL SHAH	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED BY DS
9955	FA/532/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,ARUNABEN KRISHNAKANT SHUKLA	GOVERNMENT PLEADER,NOTICE SERVED
9956	FA/533/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,KRISHNAKANT MAHENDRAPRASAD SHUKLA	GOVERNMENT PLEADER,NOTICE SERVED
9957	FA/534/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,HANSABEN MAHENDRAPASAD SHUKLA	GOVERNMENT PLEADER,NOTICE SERVED
9958	FA/535/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,MAHENDRAPRASAD GAURISHANKAR SHUKLA	GOVERNMENT PLEADER,NOTICE SERVED
9959	FA/536/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,MAHENDRAPRASAD GAURISHANKAR SHUKLA,JAYESHKUMAR HASMUKHLAL SHAH	GOVERNMENT PLEADER,NOTICE SERVED
9960	FA/537/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,MAHENDRAPRASAD GAURISHANKAR SHUKLA,HASMUKHBHAI SHIVABHAI SHAH	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9961	FA/538/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,GAURISHANKAR NANALAL SHUKLA THRO' HEIR HAMENDRAPRASAD,MAHENDRAPRASAD GAURISHANKAR SHUKLA,JAYESHKUMAR HASMUKHLAL SHAH	,GOVERNMENT PLEADER,NOTICE SERVED
9962	FA/539/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,GAURISHANKAR NANALAL SHUKLA THRO' HEIR HAMENDRAPRASAD,MAHENDRAPRASAD GAURISHANKAR SHUKLA,BIMALKUMAR HASMUKHLAL SHAH	,GOVERNMENT PLEADER,NOTICE SERVED
9963	FA/540/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,SHAMBHUBHAI NAGARBHAI PRAJAPATI,BABABHAI NAGARBHAI PRAJAPATI	GOVERNMENT PLEADER,MR PRAKASH K JANI
9964	FA/541/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,CHHAGANBHAI DUNGARBHAI PRAJAPATI	GOVERNMENT PLEADER,MR PRAKASH K JANI
9965	FA/542/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,BABABHAI NAGARDAS PRAJAPATI	GOVERNMENT PLEADER,NOTICE SERVED
9966	FA/543/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,DEVABHAI KEVALBHAI THRO' HEIRSBABUBEN WD/O DEVABHAI KEVAL,BABUBEN WD/O DEVABHAI KEVALBHAI,LALABHAI DEVABHAI PRAJAPATI,MAFABHAI DEVABHAI PRAJAPATI,RASIKBHAI DEVABHAI PRAJAPATI,BHIKHIBEN DEVABHAI PRAJAPATI	,GOVERNMENT PLEADER,NOTICE SERVED
9967	FA/544/2000	30/06/2011	O N G C LTD.,	MR RAJNI H MEHTA	SPEICIAL LAND ACQUISITION OFFICER,HARIBHAI LAKHUDAS PATEL DECD. THRO' HEIR KHODABHAI HARIBHAI,KHODABHAI HARIBHAI PATEL,KANTIBHAI GANESHBHAI PATEL,RAMABHAI DEVCHANDDAS PATEL THRO' HEIRS KHODABHAI R PATEL,KHODABHAI RAMABHAI PATEL,PRAVINBHAI RAMABHAI PATEL,MANILAL SHANKERDAS PATEL,JETALAL NARAYANDAS PATEL DECD.THRO' HEIR GANDALAL JETALAL,GANDALAL JETALAL PATEL,MADHABHAI LALLUBHAI PATEL,AMBARAM JOITARAM PATEL DECD. THRO' HEIRS SHANTABEN WD/O,SHANTABEN WD/O AMBARAM JOITARAM PATEL,VISHNUBHAI AMBALAL PATEL,TARABEN D/O AMBARAM JOITARAM PATEL,JASHIBEN D/O AMBARAM JOITARAM PATEL,KAILASBEN D/O AMBARAM JOIATARAM PATEL	,GOVERNMENT PLEADER,MR PRAKASH K JANI
9968	FA/546/2000	22/12/2010	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PANCHABHAI KHANABHAI KARIA, F/O LATE TAPUBHAI PANCHABHAI,PURIBAI PANCHABHAI KARIA,M/O LATE TAPUBHAI PANCHABHAI,SAJANBHAI PANCHABHAI KARIA, B/O LATE TAPUBHAI PANCHABHAI,KARSAN VASTA PUNJANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9969	FA/547/2000	16/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	SATIBEN VIRAM @ BABU AWADIA WD/O VIRAM @ BABU AWADIA,LAKHMABAI MEMA AWADIA M/O VIRAM @ BABU AWADIA,RAJESH PARSHOTTAM CHATURANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9970	FA/556/2000	15/03/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KESARBEN MAVJIBHAI BHATTI WD/O MAVJIBHAI GOVINDBHAI,RAMJIBHAI G BHATTI,B/O MAVJIBHAI G BHATTI,MAMUBHAI BHAGUBHAI,FATHER IN LAW OF MAVJIBHAI G BHATTI,ANITA MAVJI BHATTI,D/O MAVJI GOVIND BHATTI,SONITA M BHATTI,D/O MAVJI G. BHATTI,GEETA M BHATTI,D/O MAVJI G BHATTI,CHETNA M BHATTI,D/O MAVJI G BHATTI,REKHA M BHATTI,D/O MAVJI G BHATTI,MAHESHWARI HANDLING AGENCY (P)LTD.	RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,(MR SURESHM SHAH)

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9971	FA/582/2000	01/12/2008	PRATAP & CO.,	MR RC KAKKAD	HEIRS OF DECD.KARMASHI RAJA,VALA KARMASHI,NARAN KARMASHI,POLA KARMASHI,TAPUBHA VIRABHA VADHER (DRIVER),ORIENTAL INSURANCE CO LTD.	,RULE SERVED,MR KK NAIR,MR KETAN S PATEL
9972	FA/583/2000	29/03/2012	NEWI INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RADHABEN VISA RAJPUT,WD/O LATEVISA DUDA,LILIBEN VISA RAJPUT,D/O LATE VISA DUA,VIRABEN VISA RAJPUT,D/O LATE VISA DUDA,AJIBEN VISA RAJPUT,D/O LATE VISA DUDA,LAXMAN VISA DUDA,S/O LATE VISA DUDA,GEETA VISA RAJPUT,D/O LATE VISA DUDA,DUDA LAKHA RAJPUT,F/O LATE VISA DUDA,RUDA DUDA RAJPUT,F/O VISA DUDA,SABIR SULTAN CHAUHAN,BHIKHUBHA JESALJI VAGHELA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
9973	FA/589/2000	21/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SHASHIKANT S GADE	MADINABIBI WD/O NAZIR ABDULATIF SHAIKH,ZAHEER NAZIR SHAIKH,BURHAN NAZIR SHAIKH,MOHSEEN NAZIR SHAIKH,IRFAN NAZIR SHAIKH,MOHFUZABIBI D/O NAZIR SHAIKH,ABDULLATIF RASUL SHAIKH,GULSHANBIBI W/O ABDULLATIF RASUL SHAIKH,HABIBBHAI HAMIDBHAI SHAIKH,TALUKA DEVELOPMENT OFFICER,KANUBHAI MOHANBHAI DABGAR,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,(MR SK BUKHARI),MR DAKSHESH MEHTA
9974	FA/599/2000	05/03/2009	BACHUBHAI BABALDAS ALIAS POPATLAL SHAH,SUMTIBHAI BABALDAS ALIAS POPATLAL SHAH	MR RC JANI	SEVANTILAL BABALDAS ALIAS POPATLAL SHAH,NILESHKUMAR SEVANTILAL SHAH,VIPULKUMAR SEVANTILAL SHAH	
9975	FA/600/2000	13/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR DR PANCHAL	MANJULABEN BHARATKUMAR TANNA WD/O DECD.BHARATKUMAR,MINAXIBEN BHARATKUMAR TANNA THRO'MANJULABEN B TANNA,AMBARAM HARCHANDBHAI TANNA,CHANCHIBEN AMBARAM TANNA MINOR OF DECD.BHARATKUMAR,BABUJI SHIVAJI RAJPUT	NOTICE UNSERVED,MS ARCHANA R ACHARYA
9976	FA/601/2000	13/01/2012	GSRTC,	MRS VASAVDATTA BHATT	BAROT RAYJIBHAI DANABHAI,PARUBEN,W/O RAYJIBHAI DANABHAIBAROT,RAMILABEN BABUBHAI BAROT,NARESHBHAI BABUBHAI BAROT,CHAVADA BABAJI SHIVAJI,ASHOKKUMAR CHANDULAL THAKKAR,SHARDABEN WD/O DECD.BABUBHAI RAYJIBHAI,NOW W/O BABULAL	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),NOTICE UNSERVED,MR AMIT C NANAVATI
9977	FA/604/2000	25/04/2012	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	PREMJIBHAI RUGNATHBHAI SADARIY,LABHUBEN PREMJIBHAI SADARIYA,CHANDUBHAI RAMANBHAI AYAR,BHURABHAI BHAGABHAI	NOTICE SERVED,(MR SANDEEP N BHATT),HL PATEL ADVOCATES
9978	FA/702/2000	02/12/2019	REGIONAL DIRECTOR,	MR BP BHATT	KANUBAI PANNASINGH JETSINH WD/O PANNASINGH JETSINGH,KLISHORSINH PANNASINH,KANUBHAI PANNASINGH,NAVINBHAI PANNASINGH	MS ASHA H GUPTA
9979	FA/703/2000	30/01/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	VIKRAMKUMAR JASHVANTLAL TALATI,DIPAK RANCHHODBHAI PATEL,M.C.PATEL	NOTICE SERVED,MR VIPUL S MODI
9980	FA/704/2000	23/02/2015	(GUJARAT ELECTRICITY BOARD) DAKSHIN GUJARAT VIJ COMPANY LIMITED,	RULE SERVED,MS LILU K BHAYA	FAIZAL FABRICS PVT. LTD.,	MR BS PATEL
9981	FA/705/2000	23/02/2015	(GUJARAT ELECTRICITY BOARD)DAKSHIN GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	FAIZAL FABRICS PVT LTD.,	MR BS PATEL
9982	FA/706/2000	23/02/2015	(GUJARAT ELECTRICITY BOARD) DAKSHIN GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	FAIZAL FABRICS PVT. LTD.,	MR BS PATEL
9983	FA/787/2000	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	AHMEDABAD DISTRICT COOP. BANK LTD.,	MR YATIN SONI
9984	FA/794/2000	19/02/2010	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	HADABHAI CHHANABHAI PARMAR,DY EXECUTIVE ENGINEER,VANRAJSINH MOHABBAT SINH JETHAVA	NOTICE SERVED,NOTICE UNSERVED,MR RC JANI,MR HARESH H PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
9985	FA/795/2000	19/02/2010	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	DAXABA HARDEVSINH GOHIL,DY EXECUTIVE ENGINEER,VANRAJSINH MOHABBAT SINH JETHAVA	NOTICE SERVED BY DS,NOTICE UNSERVED,MR RC JANI,MR HARESH H PATEL
9986	FA/796/2000	19/02/2010	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	HARDEVSINH RATANSINH GOHIL,DY EXECUTIVE ENGINEER,VANRAJSINH MOHABBAT SINH JETHAVA	NOTICE SERVED BY DS,NOTICE UNSERVED,MR RC JANI,MR HARESH H PATEL
9987	FA/797/2000	19/02/2010	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	GANGABEN GOVIND HARIJAN,DY EXECUTIVE ENGINEER,VANRAJSINH MOHABBAT SINH JETHAVA	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR RC JANI,MR SHREYAS S SHAH
9988	FA/798/2000	19/02/2010	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	GOVINDBHAI NAJABHAI HARIJAN,DY EXECUTIVE ENGINEER,VANRAJSINH MOHABBAT SINH JETHAVA	NOTICE SERVED BY DS,NOTICE UNSERVED,MR RC JANI,MR HARESH H PATEL
9989	FA/799/2000	12/12/2011	SHARDABEN AMBALAL PATEL,PARESHBHAI AMBALAL PATEL,RAJESHBHAI AMBALAL PATEL	MR SANDIP C SHAH	BHOGAL RAMBHAI RABARI,NARSINHBHAI KANABHAI UNAVA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),(MR PV NANAVATI),MR VIBHUTI NANAVATI
9990	FA/800/2000	19/03/2019	HULLASBEN DHIRUBHAI CHAUHAN,RAJENDRASINH DHIRUBHAI CHAUHAN,MINOR AJITBHAI DHIRUBHAI CHAUHAN,HANSABEN DHIRUBHAI CHAUHAN,KANKUBEN SHIVABHAI CHAUHAN	MR HEMANT S SHAH	KARABHAI SOMABHAI MAKWANA,BHIKHABHAI JIVABHAI RAMANI,ORIENTAL INSURANC CO LTD	NOTICE SERVED,SERVED BY RPAD (N),MS KARUNA V RAHEVAR
9991	FA/801/2000	11/03/2016	NEW INDIA INSURANCE CO.LTD.,RAJENDRASINH NAVALSINH,RANJITSINH LAKHUBHA & CO.	(MR JD AJMERA)	NAROTTAMDAS RANCHHODDAS NAKHVATHRO' HEIRS KANCHANBEN NAROTAM,MAYABEN NAROTTAMDAS NAKHVA,MINOR JIGNA NAROTAMDAS NAKHVA,MINOR KANUBEN NAROTTAMDAS NAKHVA,MINOR LALO NAROTTAMDAS NAKHVA,PATEL NATHALAL KESHAVLAL,UNITED INDIA INSURANCE CO LTD.,DRIVER RAJENDRASINH NAVALSINH,RANJITSINH LAKHUBHA & CO.	RULE SERVED,RULE UNSERVED,MR AJ YAGNIK
9992	FA/817/2000	22/02/2012	GSRTC,	MR MITUL K SHELAT	DILIPBHAI BACHUBHAI GARASIYA,DHULABHAI SURABHAI VASAVA	RULE SERVED,MR MTM HAKIM
9993	FA/818/2000	22/02/2012	GSRTC,	MR MITUL K SHELAT	JASIBEN BUDHABHAI RATHODIYA,BUDHABHAI GALABHAI RATHODIYA,DHULABHAI SURABHAI VASAVA	RULE SERVED,MR MTM HAKIM
9994	FA/846/2000	21/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	HEMALATABEN MOHANLAL VASANI WD/O DECD. MOHANLAL R VASANI,DIMPLE MOHANLAL VASANI,RAMJIBHAI HARBHAM VASANI,BHACHIBEN RAMJI VASANI,ISHWARLAL GANGADAS PATEL,ISMAIL JUMA MOKHA,RAMJIBHAI HARBHAMBHAI VASANI,NEW INDIA ASSURANCE CO. LTD.	DELETED,MR MEHUL S SHAH
9995	FA/848/2000	28/03/2016	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	MUSTUFA KASAMMIYA SAIYAD,RAMESH VASHRAM PANDHARIA	NOTICE SERVED
9996	FA/849/2000	23/02/2010	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	IQUBAL MAHAMAD PATTANI,RAMESH VASHRAM PANDHARIA	NOTICE SERVED,NOTICE SERVED BY DS

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9997	FA/850/2000	23/02/2010	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	SHARIFABEN IQUBAL PATTANI,RAMESH VASHRAM PANDHARIA	NOTICE SERVED,NOTICE SERVED BY DS
9998	FA/851/2000	23/02/2010	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	KASAMMIYA ABDULLAH SAIYAD,RAMESH VASHRAM PANDHARIA	NOTICE SERVED,NOTICE SERVED BY DS
9999	FA/852/2000	23/02/2010	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	KHATUBEN KASAMMIYA SAIYAD,RAMESH VASHRAM PANDHARIA	NOTICE SERVED,NOTICE SERVED BY DS
10000	FA/858/2000	03/12/2010	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL PARSOTAMBHAI AMBARAM	NOTICE SERVED
10001	FA/859/2000	03/12/2010	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,RABARI SOMABHAI SANKABHAI	NOTICE SERVED
10002	FA/860/2000	03/12/2010	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BACHUBHAI CHHOTALAL BAROT	NOTICE SERVED
10003	FA/861/2000	18/04/2012	JUBEDA NOORMAMAD PATNI,RAFIK JAMAL PATNI,SABANA JAMAL PATNI	MR A R SHAIKH	PATNI HANMIF UMAR,DHIRAJLAL OTAMCHAND SHAH,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MS LILU K BHAYA
10004	FA/862/2000	04/08/2008	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,SHANKARBHAI BHUDARBHAI PATEL	NOTICE SERVED
10005	FA/863/2000	04/08/2008	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL VIRCHANDBHAI PARSOTAMDAS	NOTICE SERVED
10006	FA/864/2000	04/08/2008	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,AMRATBHAI RAMDAS PATEL,GOVINDBHAI RAMDAS PATEL,BABUBHAI RAMDAS PATEL	,NOTICE SERVED
10007	FA/1001/2000	12/12/2011	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	RAJESH MAGANLAL,KAMLESHBHAI BAVAJI (DRIVER OF VEHICLE),DINESH RAVJIBHAI HINGRAJIA (OWNER OF VEHICLE),UNITED INDIA INSURANCE CO LTD.,MAHENDRA TRIKAMLAL PRJAPATI,ORIENTAL INSURANCE CO LTD.,CHAMPRAJ RAMBHAI WALA,JAGDISHCHANDRA DANJI LATHIA	NOTICE SERVED,SERVED BY RPAD (N),DELETED,MS SEJAL K MANDAVIA,MS HINA DESAI,MS MEGHA JANI,MR MA PAREKH,MS AVANI S MEHTA,MR ANAL S SHAH
10008	FA/1029/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT DHIRAJJI GADALJI,KHANT VAGAJI DHIRAJI,KHANT FULAJI DHIRAJI,KHANT KODARJI DHIRAJI,KHANT HURAJI DHIRAJI,HEIRS OF DECD.KHANT NAVAJI MALAJI,BAI RUKHIBEN WD/O NAVAJI MALAJI	,RULE SERVED
10009	FA/1030/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER VALIBEN WD/O VALABHAI MADHABHAI,	NOTICE SERVED
10010	FA/1031/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER NANABHAI AJABHAI [DECD.THRO.HEIRS :VANKER DEVABHAI,	RULE SERVED
10011	FA/1032/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER DHANABHAI LALABHAI,	RULE SERVED
10012	FA/1033/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER DAVABHAI NANABHAI,	RULE SERVED
10013	FA/1034/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMBABEN RATANABHAI VANKER,HERABHAI RATANABHAI VANKER	RULE SERVED
10014	FA/1035/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT SHARDARJI MOTIJI,KHANT GAMIRJI SHARDARJI,KHANT BABUBHAI S/O VALAMBHAI SHARDARJI,KHANT HIRAJI SHARDARJI	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10015	FA/1036/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER RAMABHAI GALABHAI,KODARBHAI RAMABHAI VANKER,DALLABHAI RAMABHAI VANKER,PUJABHAI RAMABHAI VANKER	,RULE SERVED
10016	FA/1037/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.BHAMBI PUJABHAI DHURABHAI,BHAMBI KODERBHAI PUJABHAI,BHAMBI DHAYABHAI PUJABHAI,BHAMBI HERABHAI PUJABHAI	,RULE SERVED
10017	FA/1038/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER KASHABHAI MONKHABHAI,	RULE SERVED
10018	FA/1039/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER KANABHAI MEDHABHAI,BAI VALI WD/O MEDHABHAI VANKER,VANKER KODERBHAI VALABHAI	RULE SERVED
10019	FA/1040/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER KANABHAI MEDHAHBAI,VANKER SHANTABEN WD/O DALABHAIKALABHAI	,RULE SERVED
10020	FA/1041/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER DAVABHAI NANABHAI,VANKER VIRABHAI NANABHAI	RULE SERVED
10021	FA/1042/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER MANABHAI HERABHAI,HER LEGAL HEIRS,VANKER DHUDABHAI MANABHAI,HEIRS OF VANKER DALABHAI KALABHAI,VANKER SHANTABEN DALABHAI,VANKER MOHANBHAI KALABHAI	,RULE SERVED
10022	FA/1043/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER RAMABHAI GALLABHAI,HIS HEIRS,VANKER KODERBHAI RAMABHAI,VANKER DALABHAI RAMABHAI,VANKER PUJABHAI RAMABHAI,VANKER DHURABHAI GALLABHAI,VANKER KODERBHAI VALABHAI,VANKER PUJIBEN WD/O DHANABHAI AJABHAI VANKER,VANKER DHANABHAI LALABHAI,VANKER NANABHAI AJABHAI	,RULE SERVED
10023	FA/1044/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER MAMABHAI HERABHAI,VANKER DHUDABHAI MANABHAI	,RULE SERVED
10024	FA/1045/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER DALABHAI KALABHAI,VANKER SHANTABEN DALABHAI,VANKER MOHANBHAI KALABHAI	,RULE SERVED
10025	FA/1046/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT GAMAJI NATHAJI,SINCE DECD.THRU HIS HEIRS & L.RS.,KHANT KALUJI GEMAJI,KHANT MASHURJI GEMAJI,KHANT SAVITABEN GEMAJI(SAVITABEN LALJI),KHANT MANIBEN W/O GEMAJI NATHAJI	
10026	FA/1047/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT SHAVAJI AMRAJI,REP.OF DECD.,	
10027	FA/1048/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT RUMALJI AADARJI,KHANT VAGAJI RUMALJI,HEIRS OF DECD.KHANT JADHAJI RUMALJI,KHANT CHOKHABEN WD/O JADHAJI RUMALJI,KHANT JASHAJI JADHAJI,KHANT VAJAJI JADHAJI,KHANT KIRITBHAI JADHAJI,KHANT LAKHAJI JATHAJI	,RULE SERVED
10028	FA/1049/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT SHAVAJI AMRAJI,HEIRS OF DECD.,RANCHHODJI SHAVAJI KHANT,SHALUJI SHAVAJKI KHANT,VAGAJI SHAVAJI KHANT,HEIRS OF DECD.KHANT MAGANJI PUJAJI,KHANT PUJAJI MAGANJI,KHANT RAMESHJI MAGANJI,KHANT DHAHYABHAI MAGANJI,KHANT NATHAJI MAGANJI,KHANT DALAJI MAGANJI,HEIRS OF DECD.KHANT KANAJI KUPAJI,UDAJI KANAJI KHANT	,RULE SERVED
10029	FA/1050/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT HERAJI AADARJI,KHANT MANAJI HERAJI,KHANT SHABAJI HERAJI	,RULE SERVED
10030	FA/1051/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT JALAMJI AADERJI,	UNSERVED EXPIRED (R)

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10031	FA/1052/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT SHURMAJI BADERJI,KHANT RATANJI BADERJI,KHANT AMARAJI BADERJI,KHANT DHURAJI BADERJI,KHANT ARJANJI BADERJI,KHANT BHATHIJI BADERJI	RULE SERVED,UNSERVED EXPIRED (R)
10032	FA/1053/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT MAGANJI PUJAJI,KHANT PUNAJI MAGANJI,KHANT PUNAJI MAGANJI,KHANT DHAYAJI MAGANJI,KHANT NATHJI MAGANJI,KHANT DALAJI MAGANJI	,RULE SERVED
10033	FA/1054/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT KANAJI KUPAJI,KHANT UDAJI KANAJI,KHANT JALIBEN UDAJI,KHANT BHURIBEN UDAJI	,RULE SERVED
10034	FA/1055/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT GAMAJI NATHAJI,HEIRS OF DECD.KHANT DHIRAJI GALDALJI,VAGAJI DHIRAJI KHANT,FULAJI DHIRAJI KHANT,HURAJI DHIRAJI KHANT,KODERJI DHIRAJI KHANT,MALAJI DHIRAJI KHANT HER LEGAL REP.	,RULE SERVED,UNSERVED EXPIRED (R)
10035	FA/1056/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD KHANT AADERJI,KHANT GALLAJI JALAMJI,KHANT PUJAJI JALAMJI,KHANT JASHAJI JALAMJI,KHANT HERAJI AADERJI,HER LEGALREP.,MALAJI HERAJI KHANT,SHABAJI HERAJI KHANT	,RULE SERVED
10036	FA/1057/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT KALAJI GALLAJI,KHANT LALAJI KALAJI,KHANT RATAJI KALALJI,KHANT DHURAJI KALALJI,KHANT RUPAJI KALAJI,KHANT BHATHIJI KALAJI	,RULE SERVED
10037	FA/1058/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER LALABHAI AJABHAI,VANKER DHANABHAI LALABHAI,VANKER KASHABHAI MOGABHAI	,RULE SERVED
10038	FA/1059/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER VIRABHAI NANABHAI ¿,	RULE SERVED
10039	FA/1060/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT SHAVAJI AMRAJII,KHANT RANCHODJI SHAVAJI,KHANT SALUJI SHAVAJI,KHANT VAGAJI SHAVAJI	,RULE SERVED
10040	FA/1061/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT NANAJI BAJUJI,	
10041	FA/1062/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT BHAMAJI GALAJI,KHANT LALAJI KALAJI,KHANT RATNAJI KALAJI,KHANT DHURAJI KALAJI,KHANT RUPAJI KALAJI,KHANT BHATHIJI KALAJI	,RULE SERVED
10042	FA/1063/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT DHANAJI MAGAJI,KHANT LAXMANJI MAGAJI,KHANT AJMALJI MAGAJI,KHANT VALAJI MAGAJI,KHANT LADUJI MAGAJI	RULE SERVED,UNSERVED EXPIRED (R)
10043	FA/1064/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT KALAJI GALAJI,LALAJI KALAJI KHANT,RATANJI KALAJI KHANT,DHURAJI KALAJI KHANT,RUPAJI KALAJI KHANT,BHATHIJI KALAJI KHANT,KHANT BHAMAJI GALLAJI	,RULE SERVED
10044	FA/1065/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.KHANT MAGAJI KATUJI,KHANT DHANAJI MAGAJI,KHANT LAKHAJI MAGAJI,KHANT LAKHAJI MAGAJI,KHANT LADUJI MAGAJI,KHANT AJMALJI MAGAJI,HEIRS OF DECD.KHANT KALAJI GALAJI,KHANT LALAJI KALAJI,KHANT RATNAJI KALAJI,KHANT DHURAJI KALAJI,KHANT RUPAJI KALAJI,KHANT BHATIJI KALAJI	,RULE SERVED,UNSERVED EXPIRED (R)

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10045	FA/1066/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.BHARVAD PUJABHAIKALUBHAI,JATHABHAI PUJABHAI BHARVAD,RUPABHAI PUJABHAI BHARVAD,HEIRS OF DECD.BHARVAD HERABHAIKALABHAI,BHARVAD KHODABHAI HERABHAI,BHARVAD RANCHHODBHAI HERABHAI,HEIRS OF DECD.BHARVAD SHANTABHAI,BHARVAD BHAGABHAI SHANTABHAI,BHARVAD RANCHODBHAI SHANTABHAIHIS HEIRS,HEIRS OF DECD.BHARVAD LAMBABHAI KALABHAI,BHARVAD DHYABHAI LAMBABHAI,BHARVAD BHALABHAI LAMBABHAI,BHARVAD BABABHAI LAMBABHAI,BHARVAD GANABHAI LAMBABHAI,BHARVAD VIRAMBHAI LAMBABHAI	,RULE SERVED
10046	FA/1067/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER MANABHAI HERABHAI,	RULE SERVED
10047	FA/1068/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER DALABHAI KALABHAI,SHANTABEN WD/O DALABHAI KALABHAI,VANKER MOHANBHAI KALABHAI	,RULE SERVED
10048	FA/1069/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD.VANKER RAMABHAI GALABHAI,VANKER KODERBHAI RAMABHAI,VANKER DALLABHAI RAMABHAI,VANKER PUJABHAI RAMABHAI	,RULE SERVED
10049	FA/1070/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER DAVABHAI NANABHAI,VANKER VIRABHAI NANABHAI	RULE SERVED
10050	FA/1071/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER DHANABHAI LALABLHAI,	RULE SERVED
10051	FA/1072/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER VALABHAI MADHABHAI, DECD.THRO'HIS HEIRS,VANKER KODERBHAI VALABHAI	,RULE SERVED
10052	FA/1073/2000	24/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKER KANABHAI MADHABHAI,	RULE SERVED
10053	FA/1083/2000	01/03/2012	VANITABEN NARANDAS KANJARIA,MINOR JAYDEP NARANDAS KANJARIATHRO'VANITABEN N KANJARIA,MINOR DHAVAL NARANDAS KANJARIATHRO'VANITABEN N KANJARIA	MR SANDIP C SHAH	RANCHHODBHAI LALJIBHAI PATEL,ORIENTAL INSURANCE CO LTD	SERVED BY AFFIX(N),MR SHALIN N MEHTA
10054	FA/1084/2000	07/05/2012	NARESH PRAHLADBHAI MODI,BHAILALBHAI B PATEL	MR DC DAVE	MAHENDRABHAI VITTALBHAI PAEL,KOKILABEN,WD/O AGAMSHARAN VITTALBHAI PATEL,GARGIBEN AGAMSHARAN PATEL,SONABEN AGAMSHARAN PATEL,NIRMALABEN VITTALBHAI PATEL,AROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI,SARDAR VALLABHAI PATEL EDUCATION TRUST	NOTICE SERVED,MR HARIN P RAVAL,(MR PM RAVAL),MR SHITAL R PATEL
10055	FA/1085/2000	07/05/2012	USHAKANBHAI NARANBHAI MODI,NARESHBHAI PRAHLADBHAI MODI	MR DC DAVE	MAHENDRABHAI VITTALBHAI PAEL,KOKILABEN,WD/O AGAMSHARAN VITTALBHAI PATEL,GARGIBEN AGAMSHARAN PATEL,SONABEN AGAMSHARAN PATEL,NIRMALABEN VITTALBHAI PATEL,AROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	NOTICE SERVED,MR SHITAL R PATEL
10056	FA/1086/2000	07/05/2012	SHOBHNABEN SURENDRABHAI PATEL,SANJIVBHAI THAKOREBHAI PATEL	MR DC DAVE	MAHENDRABHAI VITTALBHAI PAEL,KOKILABEN,WD/O AGAMSHARAN VITTALBHAI PATEL,GARGIBEN AGAMSHARAN PATEL,SONABEN AGAMSHARAN PATEL,NIRMALABEN VITTALBHAI PATEL,AROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	NOTICE SERVED,MR SHITAL R PATEL
10057	FA/1087/2000	07/05/2012	BHAILALBHAI B PATEL,RAMBHAI BHAILALBHAI PATEL	MR DC DAVE	MAHENDRABHAI VITTALBHAI PAEL,KOKILABEN,WD/O AGAMSHARAN VITTALBHAI PATEL,GARGIBEN AGAMSHARAN PATEL,SONABEN AGAMSHARAN PATEL,NIRMALABEN VITTALBHAI PATEL,AROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	NOTICE SERVED,MR SHITAL R PATEL
10058	FA/1099/2000	21/12/2011	GSRTC,	MR ASHISH H SHAH	LABHUBEN GANPATBHAI PANCHAL,MINOR HETALBEN GANPATBHAI,MINOR DARSHAN GANPATBHAI,MINOR PUJABEN GANPATBHAI,GANDABHAI MOHANBHAI PANCHAL	NOTICE SERVED

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10059	FA/1118/2000	04/02/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NARVATBHAI MOHANBHAI PARMAR B/O DECD.RANGITBHAI M PARMAR,MANGALBHAI MOHANBHAI PARMAR B/O DECD.RANGITBHAI M PARMAR,VIRABHAI BHURABHAI RAWAL	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N)
10060	FA/1126/2000	18/01/2012	GUJARAT STATE ROAD TRANSPORT COPORATION.,	MR ASHISH H SHAH	TARABEN WD/O KANTIBHAI A DARJI,SURESHBHAI KANTIBHAI DARJI,MAMATABEN KANTIHAI DARJI,MAHESHBHAI BABUBHAI PARMAR	RULE SERVED,RULE UNSERVED
10061	FA/1129/2000	11/04/2012	SUJANSINH K GOHIL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SALIM ISMAIL SINDHI,RUPSINGBHAI P RATHOD,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MS MEGHA JANI
10062	FA/1130/2000	27/04/2012	RAMESHBHAI BHAGABHAI PATEL,HIRABEN WD/O BHAGABHAI KARSHANBHAI PATEL	MR YATIN SONI	E1MATILAL BABULAL DOSHI E1,SUMATILAL BABULAL DOSHI,NEW INDIA ASSURANCE CO TLD	MR AJAY R MEHTA,MR NV GANDHI
10063	FA/1132/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	DASHRATHBHAI G PATEL,	RULE SERVED BY DS
10064	FA/1133/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ASHOKBHAI G PATEL,	RULE SERVED BY DS
10065	FA/1134/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	JAYANTIBHAI MANGALDAS PATEL,	RULE SERVED BY DS
10066	FA/1135/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SUNILBHAI BHAGWANDAS PATEL,	RULE SERVED BY DS
10067	FA/1136/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SMITABEN NAVINCHANDRA PATEL,	RULE SERVED BY DS
10068	FA/1137/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	JYOTI TEXTILE INDUSTRIES,	RULE SERVED BY DS
10069	FA/1138/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	OMKAR FOUNDARY ASHOKBHAI GOPALDAS PATEL,	RULE SERVED BY DS
10070	FA/1139/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	DASHRATHBHAI G PATEL,	RULE SERVED BY DS
10071	FA/1140/2000	07/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	RB & CO THRO' PARTNER BHARATKUMAR D LAKKAD,	RULE SERVED BY DS
10072	FA/1148/2000	01/07/2011	ROSHANBEN D/O MOHAMADBHAI A. VOHARA,	MR IM MUNSHI	UMAR FAROOK GANDHIBHAI VORA,	NOTICE SERVED,(MR RA MISHRA)
10073	FA/1150/2000	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR NAGESH C SOOD	RAMESH DAYALAL BALDANIA (SORTHIA),GOPAL HIRJI BHAMANIA	RULE SERVED BY DS
10074	FA/1151/2000	24/07/2019	CHANDMIYA AMIRMIYA,JUBADABIBI W/O CHANDMIYA AMIRMIYA,MOHMAD ASHRAF CHANDMIYA-MINOR THRO'CHANDMIYA AMIRMIYA,MOHMAD ASHIQ CHANDMIYA-MINOR THRO'CHADNMIYA AMIRMIYA,MOHMADMUNAD CHANDMIYA - MINOR THRO'CHANDMIYA AMIRMIYA,MOHMAD IRFAN CHANDMIYA - MINORTHRO'CHANDMIYA AMIRMIYA	DELETED,MR IMTIYAZ I MANSURI	STATE OF GUJARAT,	GOVERNMENT PLEADER
10075	FA/1154/2000	06/05/2013	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	BHIKHABHAI DESAIBHAI RATHOD,KAMLABEN BHIKHABHAI RATHOD,JASUBHAI RAISING RANA,BHAGWANDAS BHAILALBHAI PATEL,YUSUFBHAI MALANGBHAI DUDHWALA,OWNER OF LUXURY BUS NO. GJ 6 T 8893,UNITED INDIA INSURANCE CO. LTD	DELETED,RULE SERVED,MR NILESH A PANDYA
10076	FA/1156/2000	22/02/2012	GSRTC,	MR HEMANT S SHAH	BHAILALBHAI AMBALAL PATEL,SHARADBHAI NARANBHAI PATEL	(MR DHIRENDRA MEHTA)
10077	FA/1157/2000	22/02/2012	GSRTC,	MR HEMANT S SHAH	MITESH SHARADBHAI PATEL,	(MR DHIRENDRA MEHTA)
10078	FA/1179/2000	01/12/2008	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	SUNDAR MAHABAL,DRIVER OF ST BUS NO.GJ 1-Z- 1790	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10079	FA/1185/2000	05/03/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HITESH JAYANTILAL TRIVEDI,NARENDRA JIVANLAL KARIA	RULE SERVED,MR ANSHIN H DESAI
10080	FA/1186/2000	11/02/2016	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	MANSUKHLAL N SANGANI,NARENDRA JIVANLAL KARIA	RULE NOT RECD BACK,MR ANSHIN H DESAI
10081	FA/1187/2000	15/06/2017	ORIENTAL INSURANCE CO.LTD.,	MS KARUNA V RAHEVAR	BINABEN YOGESHBHAI PATEL,SHANTILAL JAGUBHAI PATEL,LALITABEN SHANTILAL PATEL,DARSHANSING MAGANSINH CHAUHAN,RAJASTHAN GAS CARRIERS,UNITED INDIA INSURANCE CO LTD.,JASANGSING REVAJI BARAD. (DELETED),SADHURAN PATEL & SONS.,UNITED INDIA INSURANCE CO LTD.,SUBHASH CHUNILAL BHAGAT	DELETED,RULE SERVED,RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR JITENDRA M PATEL
10082	FA/1188/2000	15/06/2017	ORIENTAL INSURANCE CO LTD.,	MS KARUNA V RAHEVAR	RAJNIBEN @ HEMANTIBEN DILESHBHAI DESAI,MINOR SIMIPL DILESHBHAI DESAI THRO'RANJANBEN DILESHBHAI,DELETED.,HASUMATIBEN GUNVANTRAY DESAI,DELETED.,DARSHANSING MAGANSINGH CHAUHAN,RAJANSTHAN GAS CARRIERS,UNITED INDIA INSURANCE CO.LTD.,JASANGSING REVAJI BARAD (DELETED),SADHURAN PATEL & SONS.,UNITED INDIA INSURANCE CO LTD.,SUBHASH CHUNILAL BHAGAT	DELETED,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR JITENDRA M PATEL
10083	FA/1242/2000	23/12/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	MANJULABEN SHAKRABHAI PATEL,JILKABEN SHAKRABHAI PATEL,CHAULABEN MANISHBHAI PATEL,RAKESH SHAKRABHAI PATEL,CHAITALI SHAKRABHAI PATEL,RAJENDRAPRASAD NANALAL LIMBACHIYA	RULE SERVED,MR DHARMESH V SHAH
10084	FA/1243/2000	08/02/2012	AHMEDABAD MUNICIPAL CORP.,	MR HS MUNSHAW	ALKABEN WD/O RAMESHBHAI GANESHBHAI PRAJAPATI,MINOR VARSHABEN RAMESHBHAI PRAJAPATI,THRO'ALKABEN,MINOR JYOTSNABEN RAMESHBHAI PRAJAPATI,NUBIR JAYESHBHAI RAMESHBHAI PRJAPATI,MINOR KISHANLAL RAMESHBHAI PRAJAPATI,THRO'ALKABEN,RADHABEN,WD/O GANESHBHAI UKAJI PRAJAPATI	MR SANDIP C SHAH
10085	FA/1249/2000	25/07/2014	GSRTC,	MRS VASAVDATTA BHATT	SUSHILABEN PRAVINCHANDRA PARMAR,ASHISH PRAVINCHANDRA PAMAR MINOR,PARESH PRAVINCHANDRA PARMAR MINOR,FALGUNI PRAVINCHANDRA PARMAR MINOR,KANTILAL CHIMANBHAI PARMAR,RASIKLAL CHAKARAM MODI,CHANDRAKANT PARSHOTTAM THAKKAR,DY.EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO LTD	RULE SERVED,(MR JD AJMERA),MR DIPAN DESAI,MR TEJAS P SATTA,MR JAYESH V PATEL
10086	FA/1263/2000	29/08/2008	UNITED INDIA INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SAVA ARJAN AHIR,ASHABHAI LADHABHAI AHIR	(MR SURESHM SHAH)
10087	FA/1266/2000	25/11/2011	NEW INDIA ASSURANCE CO LTD,PRABHAKAR G PURAV	MR SANDIP C SHAH	SUSHILABEN SHIVRAJ PRAJAPATI,GAURAVKUMAR S PRAJAPATI-MINOR THRO'SUSHILABEN S PRAJAPATI,MAYUR S PRAPAPATI,MINOR THRO. SUSHILABEN S PRAJAPATI,KOMALKUMARI S PRAJAPATI-MINOR THRO'SUSHILABEN S PRAJAPATI,CHANDRAM HARERAM DELETED AS PER COURT ORDER	SERVED BY AFFIX(N),DELETED,(MR AJ SHASTRI)
10088	FA/1287/2000	11/03/2016	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HARSHABEN WD/O GIRISHBHAI NATWARLAL THAKKAR,SHRUTIBEN GIRISHBHAI THAKKAR,MINOR NISHI GIRISHBHAI THAKKAR,MINOR DHARABEN GIRISHBHAI,MINOR JUHI GIRISHBHAI THAKKAR,MINOR MIHIR GIRISHBHAI THAKKAR,GODAVARIBEN NATWARLAL THAKKAR(DELETED ORDER DTD.11/03/2016),RAJU NIVRUSTE TANGARE,SATIS CARGO MOVERS	RULE SERVED BY DS,RULE UNSERVED,MR SANDIP C SHAH

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10089	FA/1288/2000	13/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	MORSING LALBHAI VANZARA,CHHOGAJI NAVAJI PRAJAPATI,DHANABHAI NATHABHAI NADIYA,NATIONAL INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
10090	FA/1289/2000	18/12/2019	KOMET AGRO EQUIPMENT CO.,THAKORE MEGJIBHAI RANCHHODBHAI,ANJARIA IMRAN YAHABBHAI,NAYAK MINAKSHIBEN DIVYESHKUMAR	MR MEHUL SHARAD SHAH	GUJARAT ELECTRICITY BOARD,MANSURI MAKBULHUSAIN RAHIMBHAI,MANSURI KAMRUNISH IQBALBHAI,MUKESHKUMAR KUBERDAS PATEL	NOTICE SERVED,MR DIPAK R DAVE
10091	FA/1290/2000	16/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	MAGANBHAI PREMJIBHAI ROJASARA (FATHER OF DECD.),RATANBEN MAGANBHAI ROJASARA (MOTHER OF DECD.),MINOR PRAVIN MAGANBHAI ROJASARA,DINESH MAGANBHAI ROJASARA [MINOR],SHAILESH MAGANBHAI ROJASARA [MINOR],LILA MAGANBHAI ROJASARA-MINOR,SURESHKUAMR LAVJIBHAI SANGHANI,OWNER OF LUNA MOPED NO. GJ-3-C-8256 SUNILBHAI G VASOYA,GIRDHARBHAI RANCHHODBHAI HIRANI	RULE NOT RECD BACK,MR YATIN SONI,MR MM TIRMIZI,MR MRUGEN K PUROHIT
10092	FA/1291/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,GOSWAMI MANIGAR CHANGER,SINCE DECEASED THRO'HIS HEIRS & LRS.,DASHRATGIRI,KANTIGIRI,RANJANBEN,KESARBEN,NIRANJAN GIRI,MANOJGIRI,GAUTAMGIRI,SWAMI SUKHDEVGIRI KESHAVGIRI	,NOTICE SERVED,NOTICE UNSERVED,(MR RAMESH K SHAH)
10093	FA/1292/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,PATEL SOMABHAI SHIVRAMI	NOTICE SERVED,NOTICE UNSERVED
10094	FA/1293/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,PATEL KANUBHAI AMBALAL	NOTICE SERVED,NOTICE UNSERVED
10095	FA/1294/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,PATEL AMBARAM KHODIDAS,SINCE DECEASED THRO'HIS HEIRS & LRS.,ISHWARBHAI AMBARAM PATEL,HARIBHAI AMBARAM PATEL,BHAGWATIBEN AMBARAM PATEL	,NOTICE SERVED,NOTICE UNSERVED
10096	FA/1295/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,PATEL VIRAMBHAI ISHWARDAS SINCE DECEASED THRO'HIS HEIRS,ICHHABEN,BHAVNABEN,DASHRATHBHAI,VARSHABEN	,NOTICE SERVED,NOTICE UNSERVED
10097	FA/1296/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,PATEL NATWERBHAI SHANKERDAS SINCE DECEASED THRO'HIS HEIRS.,SUBHDRABEN NATWERBHAI,CHANDRIKABEN NATWERBHAI,ANILKUMAR NATWERBHAI,RAMILABEN NATWERBHAI	,NOTICE SERVED,NOTICE UNSERVED
10098	FA/1297/2000	30/09/2008	OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	DISTRICT COLLECTOR,PATEL GANDABHAI KESHAVLAL	NOTICE SERVED,NOTICE UNSERVED
10099	FA/1298/2000	04/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,POPATJI CHELAJI THAKORE	NOTICE SERVED
10100	FA/1299/2000	04/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,BHAVANJI BAJAJI THAKORE	NOTICE SERVED
10101	FA/1300/2000	04/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,KALUSANG BANESANG	NOTICE SERVED
10102	FA/1301/2000	04/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,KALUJI JUHAJI THAKORE	NOTICE SERVED
10103	FA/1302/2000	04/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,DHANAJI JEHARJI THAKORE	NOTICE SERVED
10104	FA/1303/2000	15/09/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,SAMSERKHAN DOLATKHAN PATHAN	NOTICE SERVED
10105	FA/1304/2000	15/09/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,ISMAILKHAN RAHIMKHAN PATHAN	NOTICE SERVED
10106	FA/1305/2000	15/09/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BALOCH DARIYAKHAN KADARKHAN	NOTICE SERVED

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10107	FA/1306/2000	15/09/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BALDEVBHAI SHANKERBHAI PATEL	NOTICE SERVED
10108	FA/1310/2000	06/08/2008	DY.GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL BHIKHABHAI SANKABHAI	NOTICE SERVED,NOTICE UNSERVED
10109	FA/1311/2000	06/08/2008	DY.GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,HEIRS OF DECD.PATEL GORDHANBHAI SHANKARBHAI,SHAILESHKUMAR GORDHANBHAI,KAILASBEN GORDHANBHAI	,NOTICE SERVED,NOTICE UNSERVED
10110	FA/1312/2000	06/08/2008	DY.GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL KANTIBHAI JOITARAM	NOTICE SERVED,NOTICE UNSERVED
10111	FA/1313/2000	06/08/2008	DY.GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,KHODABHAI HARGOVANBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED
10112	FA/1314/2000	06/08/2008	DY.GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,HEIRS OF DECD.PATEL PUNJIRAM LALLUDAS,KHODABHAI PUNJIRAM,RAMABHAI PUNJIRAM	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
10113	FA/1315/2000	03/12/2010	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BHAVANBHAI SOMABHAI PATEL	NOTICE SERVED
10114	FA/1316/2000	03/12/2010	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KANJIBHAI MOHANLAL PATEL	NOTICE SERVED,RULE SERVED
10115	FA/1317/2000	03/12/2010	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BABABHAI PRANDAS PATEL DECD. THRO' HEIRS MANGUBEN B PATEL,MANGUBEN BABABHAI PATEL,SANJAY BABABHAI PATEL,MANTHAN BABABHAI PATEL	,NOTICE SERVED,RULE SERVED
10116	FA/1318/2000	18/04/2011	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL KHEMABHAI RANCHODBHAI	GOVERNMENT PLEADER,NOTICE SERVED
10117	FA/1319/2000	18/04/2011	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL KANJIBHAI PARSHOTTAMDAS	NOTICE SERVED,SERVED BY RPAD (N)
10118	FA/1320/2000	03/12/2010	GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL DAHYABHAI RAMDAS	NOTICE SERVED
10119	FA/1321/2000	03/12/2010	GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL BALDEVBHAI AMBALAL	NOTICE SERVED
10120	FA/1322/2000	03/12/2010	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL JAYANTIBHAI AMBALAL	NOTICE SERVED
10121	FA/1323/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,RABARI GOVABHAI JETHABHAI	GOVERNMENT PLEADER,MR BHARAT JANI
10122	FA/1324/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,AMTHABHAI SARTANBHAI RABARI	GOVERNMENT PLEADER,MR BHARAT JANI
10123	FA/1325/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,AMTHABHAI SARTANBHAI RABARI	GOVERNMENT PLEADER,MR BHARAT JANI
10124	FA/1326/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,MOHANBHAI AMIBHAI RABARI	GOVERNMENT PLEADER,MR BHARAT JANI

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10125	FA/1327/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,SHIVABHAI KALABHAI PATE,SINCE DECD.THRU HIS HEIRS & L.RS.,JOITABHAI SHIVABHAI PATEL,DHUDIBEN SHIVABHAI PATEL,SHANTABEN SHIVABHAI PATEL	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),MR BHARAT JANI
10126	FA/1328/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,BABABHAI JOITARAM PATEL	GOVERNMENT PLEADER,MR BHARAT JANI
10127	FA/1329/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,JETHABHAI AMBARAM PATEL	GOVERNMENT PLEADER,MR BHARAT JANI
10128	FA/1330/2000	22/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,DASHRATHBHAI NATHHUDAS PATEL	GOVERNMENT PLEADER,MR BHARAT JANI
10129	FA/1331/2000	25/04/2017	GENERAL MANAGER, O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PRAJAPATI RAJABHAI KHODABHAI	NOTICE SERVED,MR JAYESH M PATEL
10130	FA/1332/2000	04/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL BABABHAI PRANDAS	NOTICE SERVED,UNSERVED EXPIRED (N)
10131	FA/1333/2000	25/04/2017	GENERAL MANAGER, O.N.G.C.LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL KHODABHAI SHIVDAS	NOTICE SERVED
10132	FA/1334/2000	25/04/2017	GENERAL MANAGER, O.N.G.C.LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL BHAVANBHAI SOMABHAI	NOTICE SERVED
10133	FA/1335/2000	15/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,HAJAM KHODIDAS KALIDAS	NOTICE SERVED,MR BHARAT JANI
10134	FA/1336/2000	15/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,RANCHODBHAI MANILAL PATEL	NOTICE SERVED,MR BHARAT JANI
10135	FA/1337/2000	15/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,RAMJIBHAI MANILAL PATEL	NOTICE SERVED,MR BHARAT JANI
10136	FA/1338/2000	03/12/2010	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MAGANBHAI MOTIDAS PATEL DECD.THROUGH THE LRS,PALIBEN MAGANBHAI PATEL ALIAS PALIBEN GODARBHAI PATEL	,NOTICE SERVED
10137	FA/1339/2000	15/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PRAHLADBHAI MOHANBAHI HAJAM DECD. THRO' HEIR BHIKHABHAI	NOTICE SERVED,MR BHARAT JANI
10138	FA/1340/2000	15/09/2008	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,LAXMANBHAI ATMARAM PATEL DECD.THROUGH THE LRS,KHEMIBEN LAXMANBHAI PATEL,AMRUTLAL LAXMANBHAI PATEL,KANTIBEN LAXMANBHAI PATEL,HIRABEN LAXMANBHAI PATEL,SHAILESHBHAI LAXMANBHAI PATEL	,NOTICE SERVED
10139	FA/1341/2000	13/07/2011	MADHUSUDAN JAMNADAS DALWADI,JAMNADAS AMRUTLAL DALWADI,RAMANLAL AMRUTLAL DALWADI	MR MA PAREKH,MR ANAND R PATEL	BANK OF BARODA,	MR DEVESH A BHATT
10140	FA/1342/2000	06/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPEICAL LAND ACQUISITION OFFICER,PATEL JETHABHAI AMBARAM	NOTICE SERVED,MR BHARAT JANI
10141	FA/1343/2000	06/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPEICAL LAND ACQUISITION OFFICER,PATEL KANAJIBHAI SHIVABHAI	NOTICE SERVED,MR BHARAT JANI

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10142	FA/1344/2000	06/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPEICAL LAND ACQUISITION OFFICER,PATEL JETHALAL AMBARAM	,MR BHARAT JANI
10143	FA/1345/2000	06/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPEICAL LAND ACQUISITION OFFICER,PATEL SHIVARAM ISHWARDAS,SINCE DECD.THRU HIS HEIRS & L.RS.,MOTIBEN SHIVABHAI PATEL,RAMESHBHAI SHIVABHAI PATEL,VINODBHAI SHIVABHAI PATEL,VISHNUBHAI SHIVABHAI PATAL,SUMITRABEN SHIVABHAI PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N)
10144	FA/1346/2000	06/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPEICAL LAND ACQUISITION OFFICER,VAGHARI CHHOTABHAI ARAJANBHAI	NOTICE SERVED,MR BHARAT JANI
10145	FA/1347/2000	06/08/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPEICAL LAND ACQUISITION OFFICER,PATEL BABABHAI JOITARAM	NOTICE SERVED,MR BHARAT JANI
10146	FA/1348/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL GAUTAMBHAI PARSHOTAMBHAI	NOTICE SERVED
10147	FA/1349/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL RAMABHAI JOITABHAI	NOTICE SERVED
10148	FA/1350/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL CHATURBHAI MOTIBHAI	NOTICE SERVED
10149	FA/1351/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL AMBALAL MADHABHAI	NOTICE SERVED
10150	FA/1352/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,KANTIBHAI KESHAVLAL	NOTICE SERVED
10151	FA/1353/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL MADHABHAI AMBALAL	NOTICE SERVED
10152	FA/1354/2000	30/09/2008	GENERAL MANAGER,ONGC,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,PATEL BHAILALBHAI ISHWARBHAI	NOTICE SERVED
10153	FA/1355/2000	15/09/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,THAKORE NAGJIBHAI HANSAJI,THAKORE NARANSI BABUJI,THAKORE SUDTHAJI BABUJI	NOTICE SERVED
10154	FA/1356/2000	15/09/2008	GENERAL MANAGER,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,THAKORE NATHUSING JAVANSING	NOTICE SERVED
10155	FA/1357/2000	15/09/2008	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,THAKKAR RAVISHANKER JIVANLAL	NOTICE SERVED,MR JM BAROT,(MR A J PATEL)
10156	FA/1386/2000	15/06/2017	VRAJRAYJI VALLABH VALLABHIYA VASHNAV HAVELI & BETHAK TRUST,GOSWAMI VRAJANATHJI VRAJRAYJI,VRAJLALNA VRAJNATH,DAMODARBHAI KHIMJIBHAI,JAYANTILAL CHIMANLAL VORA,MANUBHAI MOHANLAL CHOKSHI,HEMANTBHAI J SHAH	MR UNMESH D SHUKLA	SANABHAI PRANJIVANDAS PATEL,AHMEDABAD MUNCIPAL CORPORATION	,MR BC PATEL
10157	FA/1387/2000	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	NARANGAR BECHARGAR GUSAI F/O LATE PARESHGAR GUSAI,SARASWATIBEN NARANGAR GUSAI M/O LATE PARESHGAR GUSAI,BEENA NARANGAR GUSAI,SISTER OFLATE PARESGAR GUSAI,DHANSUKHLAL KANJI PATEL	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10158	FA/1388/2000	02/03/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RAJESHPURI JETHAPURI GUSAI,DHANSUKHLAL KANJI PATEL	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10159	FA/1389/2000	12/09/2008	SIDDHARTH BHUPENDRABHAI TRIVEDI,	MR BM MANGUKIYA	JIGNASA,W/O SIDDHARTH BHUPENDRABHAI TRIVEDI,	RULE NOT RECD BACK
10160	FA/1392/2000	13/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	A'BAD TEX.IND.RESEARCH ASSO. DECD. THRO' HEIRS SHARIFABEN,SHARIFABEN WD/O ALTAFBHAI,ANAMBEN ALTAFBHAI GHONIYA,ALFAJBHAI ALTAFBHAI GHONIYA,ABDULBHAI ADAMBHAI GHONIYA,ZUBEDABEN ABDULBHAI GHONIYA,ASMABANU ALTAFBHAI GHONIYA,ABDULBHAI ADAMBHAI GHONIYA,NEW INDIA ASSURANCE CO. LTD.,DEVRAJSINH RANJITSINH JHALA,NARENDRA D DAWADA	,NOTICE UNSERVED,MR MA KHARADI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10161	FA/1399/2000	04/10/2013	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	NANDUBA KHODUSINH ZALA,TORALBA KHODUSINH ZALA,ARUJUNSINH KHODUSINH ZALA,BHAGIRATHBA KHODUSINH ZALA,THAKOR CHHENAJI LAKHAJI	RULE SERVED BY DS,MR MEHUL SHARAD SHAH
10162	FA/1422/2000	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	URMILABEN,WD/O RAMESHBHAI CHATURBHAI PAREKH,BHUPENDRABHAI RAMESHBHAI PAREKH,CHATURBHAI MATHURBHAI PARIKH DELETED CT.ORDER DTD.26-6-07.,SHAKUNTALABEN CHATURBHAI PAREKH,RAJPALSINH SHRIRAMFAL JHAT DELETED CT.ORDER DTD.26-6-07.,BATRA BROTHERS.	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
10163	FA/1423/2000	13/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	MANHERBA GHANSHYAMSINH ZALA [DECD.THRO.HEIRS],GHANSHYAMSINH KARUNBHA ZALA,YUGGRAJSINH GHANSHYAMSINH ZALA,RAMUBHA HANUBHA ZALA,RAMJI LALJI HIRANI	,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10164	FA/1505/2000	28/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ARIHANT PUMPS PVT. LTD.,	MR PARTHIV A BHATT,MR CHIRAG M PANCHAL
10165	FA/1506/2000	28/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	JAGDISHKUMAR AMRUTLAL PATEL,	RULE SERVED BY DS
10166	FA/1507/2000	28/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	JAI STEEL TREET,	RULE SERVED BY DS
10167	FA/1508/2000	16/07/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	JOITARAM H PATEL,	RULE UNSERVED
10168	FA/1509/2000	28/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	BALDEVBHAI UMEDBHAI PATEL,	RULE SERVED BY DS
10169	FA/1510/2000	28/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	HARISH R TAHELIYANI,	RULE SERVED BY DS
10170	FA/1511/2000	30/03/2017	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SANJAY TIRUPRAKASH,	
10171	FA/1512/2000	28/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SAMSUDDIN GANIBHAI MATEK,SABIRBHAI GANIBHAI MATEK	MRS NASRIN N SHAIKH
10172	FA/1515/2000	12/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HEIRS OF DECD.RAMESHBHAI BHAKTIRAM NIMAVAT,MANISHABEN RAMESHBHAI,MINOR ARTI RAMESHBHAI (BEING MINOR TO BE SRVED THROUGH RESP.NO.4 & 5),MINOR JIGNESH RAMESHBHAI (BEING MINOR TO BE SERVED THROUGH GUARDIAN RESP.NO.4 & 5,BHAKTIRAM RUGNATHBHAI,SAVITABEN BHAKTIRAM,SHAILESHKUMAR BHAKTIRAM,ANANDJI SOMA RATHOD,KISHAN YATRA SANGH,HIRABHAI VASUBHAI KOLI,RANJITSINH GHANSHYAMSINH RAJA,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR AMAR D MITHANI
10173	FA/1516/2000	12/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HEIRS OF DECD.PATEL KHIMJIBHAIHARJIBHAI THUMAR,LILABEN KHIMJIBHAI THUMAR,NITESH KHIKJIBHAI,ASHABEN KHIMJIBHAI,BIPINBHAI KHIMJIBHAI THUMAR,KIRANBEN KHIMJIBHAI THUMAR,ANANDJI SOMA RATHOD,KISHAN YATRA SANGH,HIRABHAI VASUBHAI KOLI,RANJITSINH GHANSHYAMSINH RAJA,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED
10174	FA/1517/2000	12/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAMABHAI DAYABHAI PATEL,ANANDJI SOMA RATHOD,KISHAN YATRA SANGH,HIRABHAI VASUBHAI KOLI,RANJITSINH GHANSHYAMSINH RAJA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR MA PAREKH,MS LILU K BHAYA

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10175	FA/1518/2000	12/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI KHACHARIYA,ANANDJI SOMA RATHOD,KISHAN YATRA SANGH,HIRABHAI VASUBHAI KOLI,RANJITSINH GHANSHYAMSINH RAJA,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED,MR GAURANG H BHATT,MS LILU K BHAYA
10176	FA/1519/2000	12/12/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DR.INDISH ABDULSATTAR BAKU,ANANDJI SOMA RATHOD,KISHAN YATRA SANGH,HIRABHAI VASUBHAI KOLI,RANJITSINH GHANSHYAMSINH RAJA,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED,MR MA KHARADI,MS LILU K BHAYA
10177	FA/1676/2000	24/04/2012	KLEN & MARSHALLS MANUFACTURERSAND EXPORTERS LIMITED,	APPEARANCE WITHDRAWN	PREM CONDUCTORS PVT. LTD.,STATE BANK OF INDIA	NOTICE SERVED,MR BH CHHATRAPATI
10178	FA/1677/2000	25/04/2013	MEHMOODABIBI KASAMMIYA SHAIKH WD/O DECD.KASAMMIYA C SHAIKH,MUSTAQAHMED KASAMMIYA SHAIKH,RUKSHANABANU KASAMMIYA SHAIKH,SAIDABANU KASAMMIYA SHAIKH,SIDDIQUEMIYA KASAMMIYA SHAIKH,JUBEDABIBI CHOTUMIYA SHAIKH	MR SANDIP C SHAH	DIPAKBHAI NARSIBHAI RATHOD,VISAMBER BHARTI BAPU,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MS LILU K BHAYA
10179	FA/1682/2000	18/06/2012	GUJARAT STATE ROAD TRANSPORT COPORATION,	MR HARDIK C RAWAL	KAILASHBEN WD/O CHANDRAKANT AMBALAL PATEL,VARSHABEN CHANDRAKANT PATEL,SHILABEN CHANDRAKANT PATEL MINOR,RAJENDRA CHANDRAKANT PATEL MINOR	MR TARESH J BHATTJI
10180	FA/1708/2000	15/06/2017	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BINABEN YOGESHBHAI PATEL,SHANTILAL JAGUBHAI PATEL,LALITABEN SHANTILAL PATEL,DARSHANSING MAGANSING CHAUHAN,RAJASTHAN GAS CARRIERS,JASANSING RAVJI BARAD,SADHURAM PATEL & SONS.,SUBHASH CHNILAL BHAGAT,ORIENTAL INSURANCE CO LTD.	SERVED BY AFFIX(N),RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR JITENDRA M PATEL,MS KARUNA V RAHEVAR
10181	FA/1709/2000	15/06/2017	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAJNIBEN @ HEMANTIBEN DILESHBHAI DESAI,MINOR SAMIPAL DILESHBHAI PATEL,THRO'RAJNIBEN D DESAI,HASUMATIBEN GUNVANTRAY DESAI,DARSHANSING MAGANSING CHAUHAN,RAJASTHAN GAS CARRIERS,JASANSING RAVJI BARAD,SADHURAM PATEL & SONS.,SUBHASH CHNILAL BHAGAT,ORIENTAL INSURANCE CO LTD.	SERVED BY AFFIX(N),RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR JITENDRA M PATEL,MS KARUNA V RAHEVAR
10182	FA/1710/2000	07/09/2018	PRABHATSINHJI D VALA,SINCE DECEASED THRO'HIS HEIRS & LRS.,BHAVANSINH DADUBHA VALA	UNSERVED EXPIRED (N),DELETED,ADVOCATE NOTICE NOT RECD BACK	COMMISSIONER OF JAMNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW
10183	FA/1713/2000	09/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	LATABEN SUNDERDAS BALCHANDRA,MITABEN SUNDERDAS KIMTANI,ANITABEN SUNDERDAS KIMTANI,ARTIBEN SUNDERDAS KIMTANI,KAMALABEN SUNDERDAS KIMTANI MINOR,HITESHKUMAR SUNDERDAS KIMTANI,DATTURAO BABURAO LINGAYAT DELETED CT.ORDER.DTD20-11-2000,DISTRICT SUPPLY MAMLATDAR,NYAJMOHMAD SIDDIQ MUSALMAN DELETED CT.ORDER DTD.11-01-11.,MOHMADHANIF MOHMAD YUSUF,VASUMAL KALUMAL LOHANA SINDHI	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MR KM PATEL,(MR AV TRIVEDI),MR TEJAS P SATTA
10184	FA/1721/2000	30/03/2017	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	ANAND TRADERS & ITRS PARTNER,	

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10185	FA/1722/2000	28/04/2009	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	ANAND TRADERS & ITRS PARTNER,	RULE SERVED BY DS
10186	FA/1723/2000	28/04/2009	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	SANDIPKUMAR MANUBHAI KADAKIYA,	RULE SERVED BY DS
10187	FA/1724/2000	28/04/2009	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	ASHWINBHAI PANNALAL MEHTA,	RULE SERVED BY DS
10188	FA/1725/2000	16/01/2014	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	KANAYALAL SAJANDAS,PASRSHOTTAM SAJANDAS,SANJAY KANAYALAL	RULE UNSERVED,(MR KD VASAVADA)
10189	FA/1737/2000	20/12/2010	PATEL SHIVABHAI SHAMBHUBHAI,	MR MEHUL SHARAD SHAH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR AJAY R MEHTA,MR RAJNI H MEHTA
10190	FA/1740/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	VANKAR LAXMANBHAI MAFABHAI,	NOTICE SERVED
10191	FA/1741/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	MAGANBHAI JOITARAM PATEL,	NOTICE SERVED
10192	FA/1742/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	JAYANTIJI UDAJI THAKOR,	NOTICE SERVED
10193	FA/1743/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	MADHABHAI LILABHAI PATEL,	NOTICE SERVED
10194	FA/1744/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	GOPALBHAI SHAMBHUDAS PATEL,	NOTICE SERVED
10195	FA/1745/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	NAROTTAMBHAI SHIVABHAI PATEL,	UNSERVED EXPIRED (N)
10196	FA/1746/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	MAFABHAI KACHARABHAI VANKAR,	NOTICE SERVED
10197	FA/1747/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	AMTHABHAI DEVABHAI VANKAR,	NOTICE SERVED
10198	FA/1748/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	MANILAL MAGANLAL PATEL,	NOTICE SERVED
10199	FA/1749/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	MADHAVLAL AMTHARAM PATEL,	NOTICE SERVED
10200	FA/1750/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	AMTHABHAI TRIBHOVANBHAI PATEL,	NOTICE SERVED
10201	FA/1751/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	BABUBHAI UGRABHAI PATEL,	NOTICE SERVED
10202	FA/1752/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	AMBARAM JOITABHAI PATEL,	UNSERVED EXPIRED (N)
10203	FA/1753/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	MAFATLAL NAROTTAMBHAI PATEL,	UNSERVED EXPIRED (N)
10204	FA/1754/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	PARSHOTTAM SHIVABHAI PATEL,	NOTICE SERVED
10205	FA/1755/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	BHAGWANBHAI AMBARAM PATEL,	NOTICE SERVED
10206	FA/1756/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	CHELABHAI PRABHUDAS PATEL,	NOTICE SERVED
10207	FA/1757/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	VITTHALBHAI MADHAVLAL PATEL,	UNSERVED EXPIRED (N)
10208	FA/1758/2000	15/09/2008	DY.COLLECOTR,LAQ,	GOVERNMENT PLEADER	ISHWARBHAI RANCHHODBHAI PATEL,	NOTICE SERVED

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10209	FA/1775/2000	20/10/2015	KAMLESH B SHAH [DECD.THRO.HEIRS & LR'S],URMILABEN BACHUBHAI SHAH (DELETED AS PER COURT ORDER IN MCA 3583/2015 DTD 08/01/2016),AASHABEN BACHUBHAI SHAH	MR GM JOSHI	GSRTC,MAHMADHUSEN ISMAIL	NOTICE SERVED,MRS VASAVDATTA BHATT
10210	FA/2098/2000	11/04/2012	KAMINIBEN KIRANKUMAR PANCHAL,	MR MTM HAKIM	MOHANLAL RAMJIBHAI KATARIA,NEW INDIA INSURANCE CO LTD.,SHARDABEN SHANTILAL PANCHAL	NOTICE SERVED BY DS,MR PS CHAMPANERI,MR SANDIP C SHAH,MR TARESH J BHATTJI
10211	FA/2099/2000	07/12/2011	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHRAVANKUMAR RAMSHAKAL RAI DECD.THR'HEIRS & LR.,SASHIKALA SHRACANKUMAR RAI,MINOR CHIRAG SHRAVANKUMAR,MINOR SANGITA SHRAVANKUMAR, THRO'SHASHIKALA S RAI,MINOR RAJANI SHRAVANKUMAR,BASMATIBEN RAMSHAKAL RAI,RAMSHAKAL DIPCHAND RAI,RAMESHKUMAR NARANDAS SINDHI,ASANDAS CHANDUMAL DHARMANI	NOTICE SERVED,MS NAYANA V PANCHAL,(MR PK PAREKH),MS HETABEN H SHAH,MR ABHIRAJ R TRIVEDI
10212	FA/2101/2000	23/11/2011	FOOD CORPN. OF INDIA,JOINT MANAGER (P.O.)	MR SS PANESAR,MR SHAKEEL A QURESHI,MR A.A. KURESHI	AIYUB BACHU & CO,	MR CH VORA
10213	FA/2102/2000	23/12/2019	FOOD CORPN. OF INDIA,REGIONAL MANAGER FOOD CORPN. OF INDIA,DISTRICT MANAGER FOOD CORPN. OF INDIA	MS TEJAL A VASHI	M/S.RAMANLAL NARANDAS PATNI,N.C. GUPTA,SOLE ARBITRATOR JT.SECRETARY & LEGAL ADVISOR	NOTICE UNSERVED,UNSERVED EXPIRED (N)
10214	FA/2118/2000	02/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	LAXMANBHAI LALLUBHAI BARIA,HEMRAJ NARAYAN SHARMA DELETED AS PER COURT ORDER DTD.18-1-O2,MANGUBHAI VIRSING SANGADIYA	DELETED,MR CJ VIN,MR MM TIRMIZI
10215	FA/2123/2000	27/06/2013	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	RAMANLAL SHIVLAL DECD. THRO' HEIRS JASIBEN RAMANLAL,JASIBEN RAMANLAL,JAYVADAN RAMANLAL,BALKRISHNA SHIVLAL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MS KHYATI P HATHI,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
10216	FA/2124/2000	27/06/2013	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	HARILAL TRIBHOVANDAS ,SINCE DECEASED THRO'HIS HEIRS & LRS.,YOGESH HARILAL,BAKUL HARILAL,LAXMANDAS TRIBHOVANDAS,BALVANTRAY TRIBHOVANDAS DECD.THROUGH THE LRS,DIPAKBHAI BALVANTROY,MANOJ @ MAYURBHAI BALVANTROY,CHANDIBEN BABUBHAI DECD. THRO'HEIR HARISHKUMAR BABUBHAI,HARKORBEN LALLYBHAI,THAKOREDAS LAYGOWRIBEN,MANJULABEN NAVINCHANDRA,RAMILABEN HASMUKHLAL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,NOTICE SERVED,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
10217	FA/2141/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KHANT BHATHIJI NATHAJI,	NOTICE SERVED BY DS
10218	FA/2142/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BHOI BHIKHABHAI MOHANBHAI,	NOTICE SERVED BY DS
10219	FA/2143/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	AMRAJI BAHECHARJI VAGHELA(DECDTHR'HEIRS,VAGHELA REVAJI AMRAJI,VAGHELA UDAJI AMRAJI	,NOTICE SERVED BY DS
10220	FA/2144/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	SUKHAJI SARDARJI VAGHELA (DECDTHR'HEIRS,VAGHELA MANGAJI SUKHAJI,VAGHELA MOHANJI SUKHAJI,VAGHELA LALAJI SUKHAJI,VAGHELA VALAJI SUKHAJI	,NOTICE SERVED BY DS

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10221	FA/2145/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KHANT VAKTAJI DANAJI'S HEIR, KHANT SHANAJI VAKTAJI,	RULE UNSERVED
10222	FA/2146/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BAPABHAI SHANKARBHAI (DECD.) THR'HEIRS,VAGHELA RAMANBHAI BABABHAI,VAGHELA MAHENDRABHAI BABABHAI	,NOTICE SERVED BY DS
10223	FA/2147/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BHIKHABHAI MOHANBHAI BHOI,	NOTICE SERVED BY DS,MR GM AMIN
10224	FA/2148/2000	14/07/2011	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KHANT SALUJI FATAJI,	NOTICE SERVED BY DS
10225	FA/2151/2000	03/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	AMRAJI BHACHERJI VAGHELA(DECD)THR'HEIRS,VAGHELA REVABHAI AMRABHAI,VAGHELA UDABHAI AMRABHAI	,NOTICE SERVED BY DS
10226	FA/2152/2000	03/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	LADUJI MANDAJI PATI (DECD.) THR'HEIRS,PAGI MALAJI LADUJI,PAGI AMRAJI LADUJI,PATI KANAJI LADUJI,PAGI SAYBAJI LADUJI,PAGI SAYBAJI LADUJI,PAGI MANAJI CHUNTHAJI,PAGI SHANAJI CHUNTHAJI,PAGI DHIRUBHAI CHUNTHAJI,PAGI KOHYAJI RAMAJI	,RULE UNSERVED
10227	FA/2153/2000	03/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PAGI HETAJI KOHYAJI,	NOTICE SERVED BY DS
10228	FA/2154/2000	03/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	BHOI MANABHAI MOTIBHAI,	NOTICE SERVED BY DS
10229	FA/2157/2000	26/03/2012	KISHORBHAI AMBALAL PAREKH DECDTHRO' HEIRS RANJANBEN WD/O KIS,RANJANBEN WD/O KISHORBHAI PAREKH,SEJALBEN KISHORBHAI PAREKH,SONALBEN KISHORBHAI PAREKH,SNEHALBEN KISHORBHAI PAREKH,SACHIN KISHORBHAI PAREKH	(MR CC BHALJA)	INDRAJEET SINGH S/O ISHWAR (DELETED),NEW INDIA ASSURANCE CO. LTD.,KHURSHIDALI ZULFIKARALI SAIYED,JANTA TRANSPORT SERVICE,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,(MR JD AJMERA)
10230	FA/2159/2000	30/07/2013	UNION BANK OF INDIA,	ADVOCATE NAME DELETED	A.NATVARLAL PATEL & CO.,INDRAVADAN MANILAL CHOKSHI	RULE SERVED,MR ASHOK L SHAH
10231	FA/2160/2000	30/07/2013	UNION BANK OF INDIA,	ADVOCATE NAME DELETED	LAXMI TRADING CO.,INDRAVADAN MANILAL CHOKSHI	RULE SERVED,MR ASHOK L SHAH
10232	FA/2172/2000	15/07/2009	GABHAJI AMRAJI THAKOR DECD. THRO' HEIRS SHANTABEN WD/O GAB,SHARDABEN WD/O GABHAJI THAKOR,JAMAJI GABHAJI THAKOR,KASHIBEN GABHAJI THAKOR	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
10233	FA/2174/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MAHIPATSINH @ MANSINH AMARSINHZALA,VILASBA MANSINH ZALA,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	RULE SERVED
10234	FA/2175/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KACHARABHAI ARJANBHAI PRAJAPATI,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	RULE SERVED
10235	FA/2176/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DEVSIBHAI KHODABHAI BHARWAD DECD.THRO'HIS HEIRS,SONABEN DEVSIBHAI BHARWAD,BHUTABHAI DEVSIBHAI BHARWAD,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	,RULE SERVED,MR MA KHARADI
10236	FA/2177/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ILESHKUMAR BHURABHAI DOSHI,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,DELETED
10237	FA/2178/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MAHENDRA NATHALAL,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,(MR SANDEEP N BHATT)
10238	FA/2179/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ARVINKUMAR @ HITESHKUMAR NATWARLAL MIRANI,DECD.,NATWARLAL JAGJIVANDAS MIRANI,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	,NOTICE SERVED,DELETED
10239	FA/2180/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HANSABEN NARENDRABHAI KARIYA,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,MS PAURAMI B. SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10240	FA/2181/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEMANTBHAI CHHAGANBHAI KOLI,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED
10241	FA/2182/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DEVENDRAKUMAR DEVCHANDBHAI SEJPAL,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,(MR SANDEEP N BHATT)
10242	FA/2183/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MAGANBHAI POPATBHAI RAJPUT,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,(MR SANDEEP N BHATT)
10243	FA/2184/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BACHUBHAI VENAJI JADEJA,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,(MR SANDEEP N BHATT)
10244	FA/2185/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JAYABEN JADEVJI PATEL,W/O DECD.JADEVJIBHAI DEVSHIBHAI,LALITABEN JADEVJI PATEL,MINOR D/O DECD.JADEVJIBHAI D PATEL,SAILESH JADEVJI PATEL,S/O DECD.JADEVJIBHAI D PATEL,NEELESH JADEVJI PATEL,S/O DECD.JADEVJIBHAI D PATEL,SHANTABEN DEVJI PATEL,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED,DELETED,(MR SANDEEP N BHATT)
10245	FA/2186/2000	26/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHAH KAPILCHANDRA RATILAL,KHAJI IBRAHIMBHAI OSMANBHAI,VINODRAI VIRJIBHAI MATHKIYA	NOTICE SERVED
10246	FA/2208/2000	14/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	RAJESH DALPATBHAI PANDIT,MINABEN RAJESHBHAI PANDIT,JUSUB IBRAHIM TURK,SULEMAN HAJI KUMBHAR	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10247	FA/2263/2000	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHOGILAL HARIBHAI PATEL,	MR PRASHANT MANKAD
10248	FA/2264/2000	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI KESURBHAI PATEL,	
10249	FA/2265/2000	30/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAPUBHAI ISMAILBHAI,	
10250	FA/2266/2000	30/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI JORABHAI PATEL,	
10251	FA/2267/2000	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI MITHABHAI PATEL,	
10252	FA/2268/2000	30/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI JIVANBHAI PATEL,	
10253	FA/2269/2000	30/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	LALJIBHAI SHANKERBHAI,	
10254	FA/2270/2000	30/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATILAL GOVINDBHAI,	
10255	FA/2290/2000	15/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	VALIBEN SAMAT ZARU WD/O LATE SAMAT BABUBHAI ZARU,BABUBHAI RAKHYA ZARU F/O LATE SAMAT BABUBHAI ZARU,JASIBEN BABUBHAI ZARU M/O LATESAMAT BABUBHAI ZARU,KIRN RAMJI ZARU DELETED AS PERCOURT ORDER DATED 13-01-2012,PRITAMSINH BAGGUSINH	NOTICE SERVED,DELETED,(MR SURESHM SHAH)
10256	FA/2291/2000	30/06/2011	HARISH ISHWARDAS DHIRIYA,	HL PATEL ADVOCATES	NARANDAS MOTIRAM DHIRIYA SINCE DECEASED THRO'HIS HEIRS,YOGENDRA NARANDAS DHIRIYA,KISHAN NARANDAS DHIRIYA,KISHOR MULLJIMAL,ISHWARDAS PITAMBARDAS	,NOTICE SERVED,NOTICE SERVED BY DS,MR MC BHATT,MR MS BHATT
10257	FA/2293/2000	15/07/2009	FAKIRJI MANGAJI THAKARDA DECD.THRO' HEIR RAMAJI FAKIRJI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE UNSERVED

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10258	FA/2294/2000	15/07/2009	JETHABHAI MANGALBHAI HEIR OF DECD. MANGALBHAI SANGA BHANGI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE UNSERVED
10259	FA/2295/2000	15/07/2009	SURSANGJI RAMTAJI POA HOLDER OF NATHALAL MAGANLAL,NATHALAL MAGANLAL DECD. THRO' HEIR BABUBHAI NATHABHAI,MOHANBHAI KODABHAI THRO' HEIR SENDHABHAI MOHANBHAI,ATMARAM KHODABHAI DECD. THRO' HEIR BHIKHABHAI ATMARAM,KACHARABHAI KALIDAS DECD. THROHEIR VISHNUBHAI KACHARABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE UNSERVED
10260	FA/2296/2000	15/07/2009	BABAJI BECHARJI THAKOR THRO' HEIRS JAYANTIBHAI BABAJI,JAYANTIBHAI BABAJI,TAKHIBEN WD/O BABAJI,LILABEN BABAJI,BHUPTAJI BECHARJI THAKOR	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
10261	FA/2297/2000	15/07/2009	SHANKERBHAI DEVKARAN HEIR OF DECD. DEVKARANBHAI KALABHAI,RAMABHAI KHUSALBHAI DECD. THROHEIRS DAHYABHAI RAMABHAI,DAHYABHAI RAMABHAI,MANKABHAI RAMABHAI,NANUBHAI REVABHAI PRAJAPATI HEIR OF REVABHAI KARSANBHAI,BHAGABHAI SOMABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE UNSERVED
10262	FA/2298/2000	15/07/2009	DARAJI CHHANALAL MOHANBAHI DECD. THRO' HEIRS KANAIYALAL,KANAIYALAL CHHANALAL VAGHELA,ICCHHABEN CHHANALAL VAGHELA	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE UNSERVED
10263	FA/2301/2000	21/12/2015	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	LAXMIBEN W/O GANGARAM DEVRAM,KHUSHMANBHAI GANGARAM DECD. THRO' HEIRS TARABEN WD/O KHUSH,TARABEN WD/O KHUSHMANBHAI GANGARAM,UMESHCHANDRA KHUSHMANBHAI,YOGESHKUMAR KHUSHMANBHAI,SUMITRABEN D/O KHUSHMANBHAI G & W/O RAMESHBHAI P JARIWALA,ANUSUYABEN D/O KHUSHMANBHAI G & W/O HASHMUKHLAL JARIWALA,REKHABEN D/O KHUSHMANBHAI G & W/O PARESHBHAI PAVTHAWALA,AMINABEN D/O KHUSHMANBHAI G & W/O SHAILESHBHAI DALWALA,HARILAL GANGARAM,BHAGWANDAS GANGARAM,NAGINDAS GANGARAM,DINESHCHANDRA GANGARAM DECD.THROUGH THE LRS,NAINABEN DINESHCHANDRA GANGARAM,JIGNESH DINESHCHANDRA GANGARAM MINOR THROUGH R-6/1,SAMIR DINESHCHANDRA GANGARAM MINOR THROUHG R-6/1,GITABEN AMRATLAL,JYOTIBEN AMRATLAL,KASHIRAM DEVARAM DECD. THRO' HEIRS MANILAL KASHIRAM,MANILAL KASHIRAM,PRABODHCHANDRA KAHIRAM,CHANDRAKANT KASHIRAM,BALVANTROY KASHIRAM,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV HATHI),MR UNMESH D SHUKLA,M/S RJ RAWAL ASSOC.,SINGHI & CO,MS SHIVYA A DESAI
10264	FA/2302/2000	21/12/2015	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	NATVARLAL PRANJIVANDAS,AMRUTLAL PRANJIVANDAS,SINCE DECD.THRU HIS HEIRS & L.RS.,HANSABEN AMRUTLAL,PARESH AMRUTLAL,VIJAY AMRUTLAL,RAJESHKUMAR AMRUTLAL,SATISHCHANDRA PRANJIVANDAS,CHANDRIKABEN NATVARLAL,HANSABEN AMRUTLAL,SUMITRABEN PRANJIVANDAS,SUMANBEN PRANJIVANDAS,KUSUMBEN PRANJIVANDAS,PUSHPABEN PRANJIVANDAS,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
10265	FA/2303/2000	15/07/2009	HEIRS OF DECD.RAMABHAI KISHORBHAI,JASIBEN RAMABHAI KISHORBHAI,HIRABHAI RAMABHAI KISHORBHAI,DAHIBEN RAMABHAI KISHORBHAI	MR MB PARIKH	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE UNSERVED
10266	FA/2304/2000	13/01/2012	KARSANBHAI RAVABHAI ZARU,MESABEN KARSANBHAI ZARU,NARANBHAI KARSANBHAI ZARU,LAKHABHAI KARSANBHAI ZARU	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRATAPGAR DEVGAR GUNSAI,SHAMJIBHAI RAMBHAI AHIR,NEW INDIA ASSURANE CO LTD	NOTICE NOT RECD BACK,MS LILU K BHAYA

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10267	FA/2305/2000	02/05/2012	HAJI MOHMAD SHARIFBHAI CHHIPA,	MR BHARAT JANI	PASAJI KASTURJI MARWADI,KANUBHAI GANDABHAI PRAJAPATI,NATIONAL INSURANCE CO LTD.,BHAGWATSINH DWARKAPRASAD PANDIT,ORIENTAL INSURANCE CO LTD.	SERVED BY AFFIX(N),SERVED BY AFFIX. (R),MR RK MISHRA
10268	FA/2306/2000	11/04/2012	DHIYABEN SIDDIKKHAN HINGORJA,SARDARKHAN SIDDIKKHAN HINGORJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	LAKHMAN J AADIVASI DELETED AS PER COURT ORDER DTD.13-01-2012,JEETUDAN HAMIRJI GADHVI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR SANDIP C SHAH
10269	FA/2310/2000	20/01/2014	DIPAK ALIAS DEVENDRAKUMAR BADRIPRASHAD AGRAVAL,	MR MTM HAKIM	BANSILAL RANABHAI CHHARA,HARSAHAY RUPANARAYAN SHARMA,UNITED INDIA INSURANCE COMPANY	DELETED,RULE UNSERVED,(MR MAULIK J SHELAT)
10270	FA/2311/2000	11/04/2012	KUNVARBEN BHOJA HARIJAN,SAKARBEN BHOJA HARIJAN,MINOR THRO'KUNVARBEN BHOJA HARIJAN,VACHHIYA NENSHI HARIJAN,VIRBAI VACHHIYA HARIJAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHARVANT SAJAN MANDAN,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA
10271	FA/2312/2000	11/04/2012	ARJAN MADEVA AYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI JETHABHAI AYAR,RAMJI VASTA DAHUTRA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR SANDIP C SHAH
10272	FA/2313/2000	25/11/2011	MULCHAND TAHELRAM,	MS SEJAL K MANDAVIA	HANDALDAS TAHELRAM SONAIYA THR'HEIRS & REP.,MOHAN HUNDALDAS,MINOR THRO' HIS UNCLE TEKAMAL LONGMAL,GSRTC,BHAILALBHAI CHHAGANBHAI KOLI	,NOTICE SERVED,MR MA PAREKH,MRS FALGUNI D PATEL,MR ASHISH M DAGLI
10273	FA/2322/2000	13/01/2017	VIRABHAI HARJIBHAI SOLOANKI,	NOTICE UNSERVED	BALUBEN VIRABHAI SOLANKI "SHRI NIDHI, OPP. AMRUTA,	MR MTM HAKIM
10274	FA/2324/2000	23/06/2011	CHIMANBHAI SAJANBHAI BATHVAR,	(MR GIRISH D BHATT)	AMRIBEN @ AMITABEN W/O CHIMANBHAI SAJANBHAI BATHVAR,	MR RAJESH M CHAUHAN
10275	FA/2328/2000	05/10/2018	BHANUBHAI GOVINDBHAI,	MS ASHA H GUPTA	EMPLOYEES STATE INSURANCE CORP.,	MR SHASHIKANT S GADE
10276	FA/2346/2000	25/06/2009	ORIENTAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	HARSHADBHAI JAMNADAS SONI,VAISHALI ROADWAYS	,NOTICE SERVED
10277	FA/2347/2000	05/08/2008	JAYANTILAL RAOJIBHAI AMIN SINCE DECEASED,THRO'HIS HEIRS,PARUL SUDHIRBHAI PATEL,URVASHI J.AMIN,CHANDRESH JAYANTIBHAI AMIN,GIRA HITENBHAI PATEL,ANILKUMAR RAOJIBHAI AMIN (DECEASED THRO.HEIRS & LR'S),PUSHPABEN WD./O.ANILKUMAR AMIN,BHAVINI D/O.ANILKUMAR AMIN,RITA S VATSA (D/O.ANILKUMAR AMIN),SUKUMAR S/O.ANILKUMAR AMIN,SHRUTIKA D/O.ANILKUMAR AMIN,HEIRS OF DECD.RAJNIKANT RAOJIBHAI AMIN,HARISH RAJNIKANT AMIN,BHARTIBEN RAJNIKANT,KAMINIBEN RAJNIKANT,MAMTABEN RAJNIKANT,SHUSHILABEN RAJNIKANT (POWER OF ATTORNEY V.J.DESAI)	MR PREMAL R JOSHI,(MR DEVAN M DESAI),LAW VERDICT	RAMBHAI DAHYABHAI PATEL,RENUKABEN JASHBHAI PATEL,SHAKUNTALABEN JASHBHAI AMIN (SINCE DECD.THRO. HEIRS &LR'S),BIPINBHAI A PATEL,BRIJALBEN BIPINBHAI PATEL,HANSABEN JASHBHAI AMIN,SAVITABEN JASHBHAI AMIN,KAMLABEN D/O MANIBHAI GIRDHARBHAI PATEL DECEASED,ATULBHAI AMBALAL PATEL,NALINIBEN PRAVINBHAI PATEL,USHABEN VINODBHAI PATEL,SUSHILABEN D/O RAOJIBHAI CHOTABHAI AMIN (DECEASED))),NIPUN N PATEL,PRAVINABEN JASHBHAI AMIN	,MR HEMANT S SHAH,MR ANSHIN H DESAI,MR KUNJAL D PANDYA
10278	FA/2350/2000	14/03/2012	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	BAGHUBEN PREMJIBHAI,GIRDHAR PREMJIBHAI,VINUBHAI PREMJIBHAI,MUKESH PREMJIBHAI,SANJAY PREMJIBHAI,MEGHUBEN GHANABHAI,DADUBHAI AHIR (DRIVER)	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MS HETABEN H SHAH
10279	FA/2385/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	ISHVARBHAI BABABHAI NAI,	NOTICE SERVED
10280	FA/2386/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	VARSANGJI DAMAJI THAKOR DECD.THROUGH THE LRS,THAKORE SARDARJI VARSANGJI SON,THAKORE BHUPATJI VARSANGJI SON,THAKORE DIPAJI VARSANGJI SON,THAKORE LAXMIBEN VARSNGJI DAUGHTER	
10281	FA/2387/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	TAKHAJI NASAJI THAKOR,	NOTICE SERVED

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10282	FA/2388/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	SOMABHAI HEMABHAI PRAJAPATI,	NOTICE SERVED
10283	FA/2389/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	SHAMBHUBHAI VASTABHAI PATEL,	NOTICE SERVED
10284	FA/2390/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	HARGOVANBHAI PUNJABHAI PATEL,	NOTICE SERVED
10285	FA/2391/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	JOITARAM MOHANBHAI PATEL,	NOTICE SERVED
10286	FA/2392/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	KASHIRAM SHANKERBHAI PATEL DECD.THROUGH THE LRS,PATEL PASHIBEN KASHIRAM WIFE,PATEL BABUBHAI KASHIRAM SON,PATEL SHAILESHKUMAR KASHIRAM SON,PATEL LAXMIBEN KASHIRAM W/O PATEL GOVINDBHAI CHATURDAS,PATEL KAPILABEN KASHIRAM W/O VISHNUBHAI ISHAWARDAS,PATEL LILABEN KASHIRAM W/O BALDEVDAS NATHABHAI,PATEL DAXABEN KASHIRAM W/O RAMANLAL ISHWARDAS	
10287	FA/2393/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	SANKABHAI BHUDARBHAI PATEL,	NOTICE SERVED
10288	FA/2394/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	NAROTTAMBHAI MOTIDAS PATEL DECD.THROUGH THE LRS,PATEL SHANKERBHAI NARROTAMDAS SON,PATEL ISHWARBHAI NARROTAMDAS DCED.THROUGH THE LRS,PATEL SHIVIBEN NAROTTAMDAS W/O BABULAL BECHARDA,PATEL MANIBHAI ISHAWARBHAI SON,PATEL HIRABEN ISHWARBHAI DAUGHTHER,PATEL KUSUMBEN ISHWARBHAI W/O MEHSHKUMAR SOMDAS,PATEL DAHYABHAI ISHAWARBHAI DECD,PATEL PARSHOTTAMBHAI ISHWAR BHAI,PATEL VISHALBHAI DAHYABHAI	
10289	FA/2395/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	GHEMARBHAI GOBARBHAI RABARI,	NOTICE SERVED
10290	FA/2396/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	BHIKHABHAI KISHORBHAI PATEL,	NOTICE UNSERVED
10291	FA/2397/2000	13/01/2011	DY COLLECTOR,	GOVERNMENT PLEADER	KASHIRAM KISHORBHAI PATEL DECD,THROUGH THE LRS,PATEL KUSHKIBEN KASHIRAM PATELWIFE,PATEL ARVINDBHAI KASHIRAM SON,PATEL GITABEN KASHIRAM W/O VINODKUMAR BALDEVBHAI	
10292	FA/2489/2000	03/12/2010	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	AMEENABIBI HESEMIYA SAIYAD,	MR PRASHANT MANKAD
10293	FA/2490/2000	30/07/2013	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	CHHAGANBHAI ZAVERBHAI PATEL,	MR PRASHANT MANKAD
10294	FA/2491/2000	03/12/2010	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	TRIKAMBHAI KESURBHAI PATEL,	MR PRASHANT MANKAD
10295	FA/2492/2000	03/12/2010	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	ANTHOLBHAI KILABHAI PATEL,	MR PRASHANT MANKAD
10296	FA/2493/2000	03/12/2010	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	SONA D/O LALJI PATHAK,	MR PRASHANT MANKAD
10297	FA/2494/2000	03/12/2010	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	DEVJIBHAI RATANLAL PATEL,	MR PRASHANT MANKAD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10298	FA/2495/2000	03/12/2010	SPL. LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PR NANAVATI	KANTIBHAI SHAMALBHAI PATEL,	MR PRASHANT MANKAD
10299	FA/2500/2000	17/10/2011	ALOK CO.OP.HOUSING SOCIETY LTD,	MR NITIN M AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
10300	FA/2511/2000	24/09/2019	THE EXECUTIVE ENGINEER (O & M) DAKSHIN GUJARAT VIJ COMPANY LTD),	MS LILU K BHAYA	KADAKIA ALKALIES & CHEMICALS,B.K.PATEL	DELETED,J SAGAR ASSOCIATES
10301	FA/2512/2000	24/09/2019	THE EXECUTIVE ENGINEER (IND),DAKSHIN GUJARAT VIJ COMPANY LTD),	MS LILU K BHAYA	KUMAKA INDUSTRIES LIMITED,	J SAGAR ASSOCIATES
10302	FA/2549/2000	13/01/2012	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	HEIRS OF DECD.AUDHESH RADHAKRISHAN BHAIYA,PRABHAVATIDEVI AUDHESHKUMAR,NAYANKUMAR AUDHESHKUMAR,KUSUMBEN AUDHESHKUMAR,PAVANKUMAR AUDHESHKUMAR,MANOJKUMAR AUDHESHKUMAR,VIVIDHA TRANSPORT CO.PVT.LTD.,MANSUKHBHAI ARJANBHAI	,NOTICE SERVED,RULE UNSERVED
10303	FA/2586/2000	22/11/2011	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	SANJUBEN DEVABHAI RABARI,WD/O LATE DEVABHAI MAGANBHAI RABARI,MASTER RATA DEVABHAI RABARI, S/O LATE DEVABHAI MAGABHAI,SURENDRASINH KHANUBHA JADEJA,BHAGIRATHSINH KANUBHA JADEJA	,DS AFF.NOT FILED (N), (MR SURESHM SHAH)
10304	FA/2587/2000	17/08/2011	TATA ENGINEERING & LOCOMOTIVE CO.LTD.,	SINGHI & CO	POLYSET PRODUCTS PVT.LTD.,LAKHIA BROTHERS,SHITAL LAKHIA	MR BS PATEL,MRS RANJAN B PATEL,MS MEGHA JANI
10305	FA/2589/2000	25/11/2019	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	VELBAI NANJI JOSHI,RAMESH NANJI JOSHI,LILABEN NANJI JOSHI,SHANKARBHAI SHARDULBHAI @ SHANKARJI SHARDULJI,DEVJI RAMJI VIRCHAND	SERVED BY RPAD (N), (MR KAMLESH B MEHTA)
10306	FA/2687/2000	24/01/2019	REHANABANU GULAMALI SHAIKH, WD/O GULAMALI AMANATALI SHAIKH,MINOR ABDULHAMID GULAMALI SHAIKH,THRO'REHANABANU SHAIKH,MINOR ABDULMAJID GULAMALI SHAIKH,THRO'REHANABANU SHAIKH,MINOR SABIABANU GULAMALI SHAIKH,THRO'REHANABANU SHAIKH,AMANATALI BASHRATALI SHAIKH,MAHEMUDABIBI AMANATALI SHAIKH	SHAUKAT A SHAIKH	STATE OF GUJARAT,	NOTICE SERVED
10307	FA/2690/2000	10/12/2018	KASAM JHUMA,JUSAF JHUMA	MR HASIT H JOSHI	ARSI VALJI,PARVATIBEN ARSI,KAMLESH ARSI,JAYESH ARSI,JUMA DEVRAJ SUMRA,NEW INDIA INSURANCE COMPANY,JAMNAGAR MUNICIPAL CORPORATION,AMINA JUMA	,NOTICE UNSERVED,MR KV GADHIA,MR HS MUNSHAW
10308	FA/2691/2000	27/01/2014	ABDULHAMID VALIMOHMAD,	MR ASHISH M DAGLI	RAMABEN VIRPURI GOSWAMI,ORIENTAL INSURANCE CO. LTD.	(MR HM BHAGAT),MR DAKSHESH MEHTA,MR.HIREN M MODI
10309	FA/2697/2000	23/04/2008	STATE OF GUJARAT,DIRECTOR OF MEDICAL SERVICES,SECRETARY TO GOVERNMENT	GOVERNMENT PLEADER	CR GANDHI,	MR BHARAT JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10310	FA/2707/2000	27/07/2018	PANAMA TEXTILES,	MR BHUSHAN B OZA	GANJ SHAHID @ BATAU SHAHID DARGAH MASJID & KABRASTAN,ABDULKARIM GULAMHUSAIN MARFATIA,RASULMIYA LALMIYA THAKOR,MAHEBOOBKHAN HASANKHAN,AMIRUDDIN SARFUDDIN SHAIKH,AHMEDBHAI KARIMBHAI KURESHI,ALABAX NURBHAI SHAIKH,ANWAWRBHAI F SHAIKH,ISLAMUDDIN BANUBHAI,MOHADALIA KASAMBHAI SHAIKH,HASAMBHAI SULEMAN MANSURI,KAMRUDDIN RAHIMGUL PATHAN,YASINKHAN H PATHAN,OLIASAB MEHBOOBSAB,CHARITY COMMISSIONER,RASULBHAI KARIMBHAI VORA	,GOVERNMENT PLEADER,MR UDAY R BHATT
10311	FA/2708/2000	27/07/2018	GAFURBHAI MAHMADBHAI TRACTORWALA,ASHOK JEWELLERS PRO. HITENDRAKUMAR BALCHAND,MAULANA ABDUL WAHID FIRDAUSH BAKERY,KK & COMPANY	MR BHUSHAN B OZA	GANJ SHAHID @ BATAU SHAHID DARGAH MASJID KABRASTAN TRUST,ABDULKARIM GULAMHUSAIN MARFATIA,RASULMIYA LALMIYA THAKOR,MAHEBOOBKHAN HASANKHAN,AMIRUDDIN SARFUDDIN SHAIKH,AHMEDBHAI KARIMBHAI KURESHI,ALABAX NURBHAI SHAIKH,ANWARBHAI F SHAIKH,YASINKHAN H PATHAN,HASAMBHAI SULEMAN MANSURI,OLIASAB MEHBOOBSAB,ISLAMUDDIN BANUBHAI SHAIKH,MOHMADALI KASAMBHAI SHAIKH,KAMRUDDIN RAHIMGUL PATHAN,CHARITY COMMISSIONER,RASULBHAI KARIMBHAI VORA	,MR UDAY R BHATT
10312	FA/2846/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHAKINA ABDUL W/O ABDUL SULEMAN,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10313	FA/2847/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JULEBA HUSEIN W/O HUSEIN N KHIMANI,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10314	FA/2848/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BABUBEN JUNUS M/O SULEMAN JUNUS BHOLIM,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10315	FA/2849/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ZARINA MOOSA W/O MOOSA ISHAK BHAYA,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10316	FA/2850/2000	14/09/2009	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SAKINABEN JUNUS HUNDDA,W/O JUNUS UMAR HUNDDA,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10317	FA/2851/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KHATIJA OSMAN,W/O OSMAN MUSA,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH

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10318	FA/2852/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HANIFA DAWOOD BHATTI W/O DAWOOD JUSAB BHATTI-DECEASED,HUSSEIN DAWOOD BHATTI,ABDUL HAJI IBRAHIM BHAYAD	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10319	FA/2853/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HANIFA M BHIMANI W/O HJ BHIMANI,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10320	FA/2854/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ZUBEDA NOORMUHAMAD W/O NOORMUHAMAD,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10321	FA/2855/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ROSHANBEN AYUB W/O AYUB MAMAD GANDHAR,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10322	FA/2856/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HANIF DAWOOD BAYA W/O DAWOOD ISHAK BAYA,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10323	FA/2857/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ZUBEDA NOORMOHAMED M/O IQBAL NOORMOHAMED,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10324	FA/2858/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KHATIJABEN DAWOOD BHATI W/O DAWOOD BHATI,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10325	FA/2859/2000	14/09/2009	UNITED INDIA INS. COMPANY LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHAKINA W/O VALIMAMAD SANDHAD,ABDUL HAJI IBRAHIM BHAYAD	MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
10326	FA/2860/2000	27/08/2014	GSRTC,	MS ROOPAL R PATEL,MR ASHISH H SHAH	ARTI D/O UMESHBHAI DIGAMBAR,NIKHIL UMESHBHAI PATHAK,USHABEN WD/O UMESHBHAI DIGAMBAR,HASMUKHBHAI NATHABHAI JOSHI DELETED AS PER COURT ORDER,SHALINIBEN W/O DIGAMBAR VASANTRAI PATHAK,DIGAMBER BALVANTRAI PATHAK	DELETED,MR MA PAREKH
10327	FA/2863/2000	08/02/2012	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	CHAMPABEN SOMABHAI VASAVA,VINOD CHANDUBHAI VASAVA,CHANDUBHAI DHIRAJBHAI VASAVA	RULE SERVED,MR ANAND R PATEL

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10328	FA/2864/2000	21/07/2011	RAYMA HUSAIN ABDULLAH,	MR LR PATHAN	SALEMAMAD HASAM BAKALI DECD. THR'HEIRS,BAKALI UMAR SALEMAMAD,BAKALI SIDDIK SALEMAMAD,BAKALI HALIMABAI D/O SALEMAMADHASAM	(MR NV ANJARIA),MR PRASHANT MANKAD,(MR JAGDISH H MEHTA),MR SHIVANG M SHAH
10329	FA/2877/2000	09/08/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,AHMEDABAD MUNCIPAL CORPORATION	MR RR MARSHALL	MANJULABEN ASHOKKUMAR PATEL,PRITESH ASHOKKUMAR PATEL,SUDHIRKUMAR ASHOKKUMAR PATEL,MANGUBEN NATHALAL PATEL,NATHALAL MADHAVLAL PATEL	RULE SERVED,MR AV PRAJAPATI
10330	FA/2881/2000	02/03/2009	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	TAPANKUMAR GOVINDBHAI GORAI DECD. THRO' HEIR RENUBELA,GOVINDBHAI DAHYABHAI PATEL,FAKRUDDIN VALIBHAI SHAIKH	RULE SERVED,RULE UNSERVED
10331	FA/2882/2000	01/12/2011	GSRTC,	MR HS MUNSHAW	JASMIN GAJENDRA VORA,HARDAS VISHRAMBHAI GADHVI	RULE SERVED BY DS
10332	FA/2883/2000	24/07/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DAXABEN VIJAY RAGHAVAN,VINAY VIJAY RAGHAVAN,DIVYA VIJAY RAGHAVAN,HASMUKHGIRI FATEHGIRI GOSAI,BHAGABHAI KANJIBHAI SOLANKI DELETED AS PER COURT ORDER,NEW INDIA ASSURANCE CO. LTD.	,DELETED,MR DJ BHATT,MR HEMANT S SHAH,M/S TRIVEDI & GUPTA
10333	FA/2899/2000	23/01/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	MANGALDAS THAKKAR,PANKAJBHAI NATHALAL PATEL,MADHUSUDAN NATHALAL PATEL	NOTICE SERVED,MR MAHESH BHAVSAR
10334	FA/2901/2000	01/02/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	ISHWARBHAI SHANKARBHAI MODI,	MR MA PAREKH
10335	FA/2903/2000	24/03/2009	ORIENTAL INSURANCE CO LTD.,	MS LILU K BHAYA	BHUPENDRA RAMCHANDRA PATEL,RAMESHBHAI KANAJI THAKORE,HEMKORBA BIPINCHANDRA ZALA	NOTICE NOT RECD BACK,NOTICE SERVED,MR RAJESH K SAVJANI
10336	FA/2917/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	JABLA MARTAJI DHULAJI DECD. THRO' HEIRS CHAMPABEN WIDOW,CHAMPABEN WD/O MARTAJI DHULAJI,DHULAJI MANAJI JABLA,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	DELETED,RULE SERVED,DS AFF.NOT FILED (R),(MR ANAND L SHARMA)
10337	FA/2918/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KHARADI KANABHAI NATHABHAI,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	DELETED,RULE SERVED,RULE UNSERVED
10338	FA/2919/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KAROVA KALUJI MOTIJI DECD. THRO' HEIRS SHANTABEN WD/O K,SHANTABEN WD/O KALUJI MOTIJI KAROVAI,KAROVA MOTIJI KALAJI (EXPIRED),NANIBEN W/O MOTIJI KALAJI KAROVA,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	,DELETED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
10339	FA/2920/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MODIA NANJI VALJI DECD. THRO' HEIRS NILABEN WD/O NANJI,NILABEN WD/O NANJI VAJAJI MODIA,VAJAJI DHULAJI MODIA,NANIBEN W/O VAJAJI DHULAJI,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	,DELETED,RULE SERVED,RULE UNSERVED
10340	FA/2921/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ASARI ASHOK RAMJI DECD. THRO' HEIRS CHAMPABEN WD/O ASHOK,CHAMPABEN WD/O ASHOKBHAI RAMJIBHAI ASARI,RAMJIBHAI JIVABHAI ASARI,SEMIBEN W/O RAMJIBHAI JIVABHAIASARI,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	,DELETED,RULE SERVED,RULE UNSERVED

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10341	FA/2922/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KOTVAL FULAJI KALAJI DECD. THRO' HEIRS NANUBEN WD/O KOTVA,NANUBEN WD/O KOTVAL FULAJI KALAJI,BACHUBHAI FULAJI KOTVAL,DINESH FULAJI KOTVAL MINOR THRO' NANUBEN WD/O FULAJI,RAMILA FULAJI KOTVAL MINOR BY NANUBEN WD/O FULAJI K KOTVAL,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	,DELETED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
10342	FA/2923/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SALUJI JIVAJI ASARI DECD. THROHEIRS JIVAJI SUKAJI ASARI,JIVAJI SUKAJI ASARI,MANGALIBEN W/O JIVAJI SUKAJI ASARI,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	,DELETED,RULE SERVED,RULE UNSERVED
10343	FA/2924/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BACHUBHAI RAMJIBHAI MODIA,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	DELETED,RULE SERVED,RULE UNSERVED
10344	FA/2925/2000	22/04/2018	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	LAKHMA MANGALAJI MODIA,BHAGORA MUKESHKUMAR PUNADAS [DELETED],CHHAGANLAL DOLCHAND CHAUDHARI	DELETED,RULE SERVED,RULE UNSERVED
10345	FA/2929/2000	11/08/2008	UNION OF INDIA,	MR MUKESH A PATEL	DEPENDANT OF BACHUBHAI SOLANKI& HEIRS OF SHANTABEN B SOLANKI,MANSUKHBHAI BACHUBHAI SOLANKI,VASANTBHAI BHACHUBHAI SOLANKI	,(MR JT TRIVEDI)
10346	FA/2930/2000	20/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAKHATSINH NAVALSINH BHATI,	MR AM PAREKH
10347	FA/2931/2000	20/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUKHATSINH RANJITSINH BHATI,	NOTICE SERVED
10348	FA/2932/2000	20/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVANSINH RANJITSINH BHATI,	MR AM PAREKH
10349	FA/2933/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUMANSINH TAKHATSINH BHATI,	MR AM PAREKH
10350	FA/2934/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DEVSINH AMARSINH,SURYABA DEVISINH,KESHARBA DEVISINH	,MR AM PAREKH
10351	FA/2935/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPSINH MANSINH BHATI,JUJARSINH MANSINH BHATI,LALSINH MANSINH BHATI,VINODSINH MANSINH BHATI	MR AM PAREKH
10352	FA/2936/2000	20/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASWANTSINH CHANDANSINH BHATI,	MR AM PAREKH
10353	FA/2937/2000	06/12/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVAJI JADAJI THAKARDA,SINCE DECD.THRU HIS HEIRS & L.RS.,MANAJI SAVAJI PARMAR,RUPABEN SAVAJI PARMAR,MANDARIBEN SAVAJI PARMAR,BECHARJI SAVAJI PARMAR,BHUPATJI SAVAJI PARMAR,BALUBEN SAVAJI PARMAR,SAVITABEN SAVAJI PARMAR,BHIKHAJI SAVAJI PARMAR,MAHENDRABHAI SAVAJI PARMAR,VINABEN SAVAJI PARMAR,ARJUNJI SAVAJI PARMAR,KODIBEN W/D.SAVAJI PARMAR	,UNSERVED EXPIRED (N)
10354	FA/2938/2000	20/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DEC RAVAJI KALAJI THAKARDA,JETHAJI RAVAJI THAKARDA,TAHKHATBEN RAVAJI THAKARDA	,NOTICE SERVED BY DS
10355	FA/2939/2000	20/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DEC MANKAJI CHENAJI THAKARDA,MULAJI MANKAJI THAKARDA,BHIKHAJI MANKAJI THAKARDA,KANTIJI MANKAJI THAKARDA,THAKARDA HADAJI CHENAJI	,NOTICE SERVED BY DS,MR AM PAREKH
10356	FA/2940/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARDA SHIVAJI MANKAJI,	MR AM PAREKH
10357	FA/2941/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR CHHAGUJI JADAJI,	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10358	FA/2942/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DEC JADAJI PUNJAJI,MOTIJI JADAJI PARMAR,SAGUJI JADAJI PARMAR,MERAJI JADAJI PARMAR,SARTANJI JADAJI PARMAR,DAHYAJI JADAJI PARMAR,SAVAJI JADAJI PARMAR,LEGAL HEIRS OF DEC MOTIJI JADAJI PARMAR,POPATJI MOTIJI PARMAR,BHANAJI MOTIJI THAKARDA,KODIBEN MOTIJI PARMAR	,NOTICE SERVED,UNSERVED EXPIRED (N)
10359	FA/2943/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHAJI LALAJI THAKARDA,	MR AM PAREKH
10360	FA/2944/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DEC MANKAJI,MULAJI MANKAJI THAKARDA,BHIMAJI MANKAJI THAKARDA,KANTIJI MANKAJI THAKARDA	,MR AM PAREKH
10361	FA/2945/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HADAJI CHENAJI THAKARDA,	MR AM PAREKH
10362	FA/2946/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANJI MANKAJI KHANT,	MR AM PAREKH
10363	FA/2947/2000	06/12/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DEC JADAJI PUNJAJI,MOTIJI JADAJI PARMAR,SAGUJI JADAJI PARMAR,MERAJI JADAJI PARMAR,SARTANJI JADAJI PARMAR,DAHYAJI JADAJI PARMAR,SAVAJI JADAJI PARMAR,HEIRS OF MOTIJI JADAJI THAKARDA,POPATJI MOTIJI THAKARDA,BHANAJI MOTIJI THAKARDA,KODIBEN MOTIJI THAKARDA,HADAJI CHENAJI THAKADA LEGAL HEIRS OD DEC LALAJI PUJAJI,NATHAJI LALAJI THAKARDA,REVAJI LALAJI THAKARDA	,NOTICE SERVED,UNSERVED EXPIRED (N)
10364	FA/2948/2000	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVAJI LALAJI THAKARDA,	NOTICE SERVED BY DS
10365	FA/2952/2000	02/05/2012	ASHISH SURESHBHAI PARIKH,DAKSHABEN SURESHBHAI PARIKH	(MR CV PRAJAPATI)	INDRAVADAN AMBALAL PARMAR,	MR ASHUTOSH R BHATT
10366	FA/2972/2000	16/07/2012	O N G C,	MR RR MARSHALL	NOBEL STEEL,	MR KG SUKHWANI
10367	FA/2973/2000	16/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BHAVNABEN SHAILESHBHAI PARIKH,VARUN SHAILESHBHAI PARIKH,RAMANIKLAL DAMODARDAS PARIKH,RANJANBEN RAMNIKLAL PARIKH,BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,K.S.ZALA	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR HRIDAY BUCH
10368	FA/2974/2000	16/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GOVINDBHAI MOHALAL PATEL,REVABEN GOVINDBHAI PATEL,BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,K.S.ZALA	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,(MS NIDHI B JANI)
10369	FA/2975/2000	16/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KESHIBAI,WD/O GANESHBHAI DANAJI RABARI,BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,K.S.ZALA	NOTICE SERVED,NOTICE UNSERVED
10370	FA/2976/2000	16/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ASHABEN,WD/O NAGORAO RAMKRISHNA DANGE,SUNIL NAGORAO DANGE,ANITA NAGORAO DANGE,KARUNA NAGORAO DANGE,RESHMI NAGORAO DANGE,BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,K.S.ZALA	NOTICE SERVED,NOTICE UNSERVED
10371	FA/2977/2000	16/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NILESH RAMANLAL PATEL,BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,K.S.ZALA	NOTICE SERVED,NOTICE UNSERVED
10372	FA/2978/2000	16/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAILESH NARANBHAI PATEL.,BABULAL CHUNILAL NAI,RAMANBHAI A. PATEL.,K.S.ZALA.	NOTICE SERVED,NOTICE UNSERVED

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10373	FA/2979/2000	29/08/2011	LIFE INSURANCE CORP.OF INDIA,	MR AK CLERK	PRAVINKUMAR TRIKAMLAL TRIVEDI,BHARATBHAI GANAPATBHAI PATHAK,RAMESHCHANDRA GANGARAM PRAJAPATI,UNION BANK OF INDIA	RULE SERVED,MR GM JOSHI,MR AV PRAJAPATI,MR PRAVIN GONDALIYA,MR RA TRIVEDI,MR BHAGYODAYA MISHRA
10374	FA/2980/2000	29/08/2011	LIFE INSURANCE CORP.OF INDIA,	MR AK CLERK	PRAVINKUMAR TRIKAMLAL TRIVEDI,BHARATBHAI GANAPATBHAI PATHAK,VITHALDAS DAHYABHAI TALATI,CENTRAL BANK OF INDIA	NOTICE SERVED,MR GM JOSHI,MR PRAVIN GONDALIYA,MR RA TRIVEDI,KEDAR B BINIWALE
10375	FA/2981/2000	29/08/2011	LIFE INSURANCE CORP.OF INDIA,	MR AK CLERK	PRAVINKUMAR TRIKAMLAL TRIVEDI,BHARATBHAI GANAPATBHAI PATHAK,ZAKIR ISMAILBHAI AJMERI,SUPRABHAD SAHKARI BANK LTD.	RULE NOT RECD BACK,MR GM JOSHI,MR PRAVIN GONDALIYA,MR RA TRIVEDI,MR M T SAIYAD,MR. M. M. MANSURI
10376	FA/2982/2000	29/08/2011	LIFE INSURANCE CORP.OF INDIA,	MR AK CLERK	PRAVINKUMAR TRIKAMLAL TRIVEDI,BHARATBHAI GANAPATBHAI PATHAK,UNION BANK OF INDIA	MR GM JOSHI,MR PRAVIN GONDALIYA,MR RA TRIVEDI,MR BHAGYODAYA MISHRA
10377	FA/2983/2000	29/08/2011	LIFE INSURANCE CORP.OF INDIA,	MR AK CLERK	PRAVINKUMAR TRIKAMLAL TRIVEDI,BHARATBHAI GANAPATBHAI PATHAK,PRASHANT NAVINCHANDRA GANDHI,CENTRAL BANK OF INDIA	RULE NOT RECD BACK,RULE SERVED,MR GM JOSHI,MR PRAVIN GONDALIYA,MR RA TRIVEDI
10378	FA/2984/2000	29/08/2011	LIFE INSURANCE CORP.OF INDIA,	MR AK CLERK	PRAVINKUMAR TRIKAMLAL TRIVEDI,BHARATBHAI GANAPATBHAI PATHAK,CHANDUBHAI HARIBHAI PATEL,CENTRAL BANK OF INDIA	RULE SERVED,UNSERVED EXPIRED (R),MR GM JOSHI,MR PRAVIN GONDALIYA,MR RA TRIVEDI
10379	FA/2985/2000	23/06/2010	TAJMOHMMAD KHURSAD KHOKHAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JADAVJI MURJI VARSANI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR RAJNI H MEHTA
10380	FA/2986/2000	18/08/2009	BABUBHAI JETHABHAI CHAVDA,	(MR PARESH M DARJI)	SATPALSINH INDERSINH CHAVLA,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI
10381	FA/2987/2000	30/11/2011	VALBAI KANA GADHAVI,RAMKANA GADHAVI,BHIMA KANA GADHAVI,NAGBAI KANA GADHAVI,NAGALBAI KANA GADHAVI,HANSBAI KARSAN GADHAVI	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI DUDHA AYAR,R.J.SAVANI & CO.,ORIENTAL INSURANCE CO.LTD,NAGASHRIBEN KANA GADHAVI,PALU KANA GADHAVI	NOTICE SERVED,MR RK MISHRA

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10382	FA/2988/2000	14/12/2011	DAUD YUSUF KHATRI,SARABAI DAUD KHATRI	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KANJI AYAR,KALYANBHAI VIRAMBHAI GADHAVI,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR SUNIL B PARIKH,MR AS PANDYA,(MR MANISH A PANDYA)
10383	FA/2989/2000	13/01/2012	PUSHPABEN WD/O RAMANLAL NAROTTAMDAS PATEL,JAIMIN RAMANLAL PATEL,KINJAL RAMANLAL PATEL,KASHIBEN WD/O NAROTAMDAS JAYCHANDDAS PATEL,PRADIPBHAI RATILAL PATEL,ASHOKKUMAR RATILAL PATEL	MR YN RAVANI	NAVIN MAHADEVBHAI PATEL,MAHADEVBHAI KALLUBHAI PATEL,AMRUTLAL VALAJIBHAI THAKKAR,JITUBHAI CHELAJIBHAI DESAI,JITENDRA DALSINGBHAI CHAUDHARI,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
10384	FA/3000/2000	30/01/2017	INDRAVADAN VRAJLAL SHAH,	MR BS PATEL,MRS RANJAN B PATEL	PRANJIVAN @ KARAMSHIBHAI BACHUBHAI,PATHA PARBAT & KARSHAN PARBATPARTNER PATHA PARBAT,NEW INDIA ASSURANCE CO.LTD.,MOCHI NAGINBHAI TAPUBHAI,GHANCHI AHMED JUSABHAI,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR AB VYAS,MS MEGHA JANI
10385	FA/3001/2000	13/01/2012	NARMADABEN NANALAL BHAGAT,BHARATKUMAR NANALAL BHAGAT,PALLAVI NANALAL BHAGAT,VIMALKUMAR NANALAL BHAGAT,NATHUBHAI METHAJI BHAGAT,HIRABEN NATHUBHAI BHAGAT	MR MEHUL S SHAH,(MR SURESHM SHAH)	LALJI LAKHMAN KOLI,JENTILAL SURENDRANAGAR,ORIENTAL INSURANCE CO.LTD.,RAVILAL NATHUBHAI PATEL,KANTILAL VELJI HIRANI	NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR
10386	FA/3003/2000	13/06/2015	VALBAI KARSAN MAHESHWARI,SHANTABEN KARSAN MAHESHWARI,MAHESH K MAHESHWARI,GOVIND KARSAN MAHESHWARI,SHIVJI KARA MAHESHWARI,BHACHIBAI SHIVJI MAHESHWARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	BUTASINH DARSHANSINH JAT,PARAMJITSINH DARSHANSINH,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED BY DS,MR SANDIP C SHAH,MS LILU K BHAYA
10387	FA/3007/2000	11/02/2011	ZAKIRHUSSIEN GULAM JAFERHUSSIEN,	(MR ANAND L SHARMA)	GULRESHBANU RAHIMKHAN PATHAN,	(MR MB GANDHI),MRS TRUSHA M GANDHI
10388	FA/3008/2000	20/07/2018	REGIONAL DIRECTOR,	MR BP BHATT	VIKRAM CHEMICALS,MAMLATDAR	NOTICE UNSERVED,NANAVATI ASSOCIATES
10389	FA/3010/2000	18/04/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AMRUTBEN CHHATRASINH THAKOR,KAILASHBEN CHHATRASINH THAKOR,KHUMANSINH CHHATRASINH THAKOR,VASUBEN,D/O CHHATRASINH THAKOR,MINOR GHANSHYAM,S/O CHHATRASINH THAKOR,NAVABBHAI SUFRABHAI DELETED AS PER COURT ORDER,STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER,NOTICE SERVED,DELETED
10390	FA/3046/2000	13/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	JIVANBHAI BHIKHABHAI BAROT,RAMESHBHAI LAKHUBHAI BAROT (RAVAL),DEVJI VISHRAM MATA	RULE UNSERVED,(MR SURESHM SHAH)
10391	FA/3077/2000	25/11/2010	BANSILAL K GAJJAR,BHANUMATI B GAJJAR,ANILBHAI B GAJJAR	M/S TRIVEDI & GUPTA	RAM ASHRE KALLU,RH PATEL	MR PC MASTER,MR SANDIP C SHAH

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10392	FA/3078/2000	02/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	NASIMBEN SALIMBHAI BAVA,HALIMABEN SULEMAN BAVA,MAMAD SULEMAN BAVA,FATIMABEN ALIMAMAD BAVA,NARAN HAMIR RABARI	,RULE SERVED,(MR SURESHM SHAH)
10393	FA/3086/2000	11/11/2013	THAKORLAL NARANLAL SONI,THRO' HIS HEIRS,ASHISTKUMAR PASAWALA,	MR KB PANERI	AMBALAL NARANDAS SONI,	(MR ANAND L SHARMA),HCLS COMMITTEE
10394	FA/3092/2000	30/11/2011	GSRTC,	MRS VASAVDATTA BHATT	PUNAMCHAND MAGANLAL DARJI, F/O DECD.GIRISHKUMAR,MANGUBEN G DARJI,M/O DECD.,MAGANLAL KOYABHAI DARJI SINCE DECD.HIS HEIR & L/RS,MANIBEN MAGANLAL DARJI HEIR OF RESPDT.NO.3,ISHWARBHAI BIJALBHAI MEHRA DELAS PER COURT ORDER DT.25.7.01	DELETED,MR BM MANGUKIYA
10395	FA/3093/2000	30/11/2011	GSRTC,	MRS VASAVDATTA BHATT	PUNAMCHAND MAGANLAL DARJI, F/O DECD.GIRISHKUMAR,MANGUBEN G DARJI,M/O DECD.,MAGANLAL KOYABHAI DARJI,MANIBEN MAGANLAL DARJI,ISHWARBHAI BIJALBHAI MEHRA	UNSERVED EXPIRED (N),DELETED,MR BM MANGUKIYA
10396	FA/3103/2000	11/11/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	PANKAJSINH NATWARLAL SHAH,BALWANTSINH BALUSINH JHALA,MOHAMAD HARUN MUSABHAI	RULE SERVED,MR ZUBIN F BHARDA,MR AM PAREKH
10397	FA/3104/2000	16/04/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	SHANTABEN BHAWANSINH JHALA,DELETED VIDE EXH. 14,KANUSINH BHAWANSINH JHALA,BALWANTSINH BALUSINH JHALA,MOHMAD HARUN MUSABHAI	,RULE SERVED,MR ZUBIN F BHARDA
10398	FA/3133/2000	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PATEL REVABHAI SHAMALBHAI,HARJINDARSING SEVASINH,SEVASING DHANASING SHIKH SINCEDECD THROUGH HEIRS AND L.R.,JOHNEY,S/O.LATE SEVASINGH DHANASING SHIKH,CHOCHY,S/O.LATE SEVA SINGH	,DELETED,SERVED BY AFFIX. (R),MR ASHISH M DAGLI
10399	FA/3134/2000	27/09/2010	CHAIRMAN ONG CORPORATION LTD.,GENERAL MANAGER ONGC LTD.,PROJECT/DEPUTY MANAGER ONGC LTD.,DIRECTOR/PRINCIPAL	MR RAJNI H MEHTA	KHANABHAI LAKHABHAI PARMAR,DIVABEN KHANABHAI PARMAR	MR RC JANI
10400	FA/3137/2000	13/01/2012	ORIENTAL INSURANCE CO LTD.,	MS AVANI S MEHTA	RAHIMBHAI SIDDHIK MUSA PANCHI,SAFIYABHAI SIDDHIK MUSA PACNHI,KHERU NISHABHAI SIDDHIK MUSA PANCHI,FAIZAL SIDDHIK MUSA PANCHI,MEHRUNNISABAI SIDDHIK MUSA PANCHI,JAYSINH JADEJA	NOTICE SERVED,NOTICE UNSERVED
10401	FA/3138/2000	10/11/2014	ORIENTAL INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAMBHISINH MOTISINH LABANA,RAMANBHAI BUDHABHAI BHOI,HAMIDABEN ABDULRAZAK VOHRA	NOTICE SERVED,RULE SERVED,(MR RN SHAH)
10402	FA/3142/2000	01/12/2011	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	PN TARACHANDANI,USMANGANI RASULBHAI PATEL,PARBATSINH KOYAJIBHAI PARMAR DEL. AS PER COURT ORD.4-12-00	NOTICE SERVED,DELETED,(MR RS PANJWANI)
10403	FA/3143/2000	22/11/2011	NATIONAL INSURANCE CO LTD.,	MS AVANI S MEHTA	DHIRAJBHAI KURJIBHAI KACHHADIA,RAJESHBHAI HAMIRBHAI RAIYANI,LALJIBHAI HARIBHAI RAIYANI	DS AFF.NOT FILED (N),MR MA KHARADI
10404	FA/3145/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BAVA NATHA [DECD.THRO.HEIRS],SHANTABEN BAVA,CHANDUBHAI BAVABHAI,HANSABEN BAVABHAI,NANDLAL BAVABHAI,RAM @ JERAM FULABHAI	,(MR JAYANT PATEL),MR KL DAVE,MR VIMAL M PATEL
10405	FA/3146/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ARVIND VAJUBHAI [DECD.THRO. HEIRS],VAJUBHAI SHAMBHUBHAI MOVALIYA,LABHUBEN VALUBHAI,RAM @ JERAM FULABHAI	,RULE SERVED,(MR JAYANT PATEL)
10406	FA/3147/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MAYUR VITTHAL [DECD.THRO.HEIRS,VITTHAL DAYABHAI,GITABEN VITTHALBHAI,RAM @ JERAM FULABHAI	,RULE SERVED,(MR JAYANT PATEL)

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10407	FA/3148/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHARDABEN KESHUBHAI MOVALIA,RAM @ JERAM FULABHAI	RULE SERVED,(MR JAYANT PATEL)
10408	FA/3149/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMESH @ KALU VALLABH MOVALIA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10409	FA/3150/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHARAT RAVJI MOVALIA,RAM @ JERAM FULABHAI	RULE SERVED,(MR JAYANT PATEL)
10410	FA/3151/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHAVNABBEN BAVABHAI BHUVA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10411	FA/3152/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JAYANTI SHAMBHUBHAI MOVALIYA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10412	FA/3153/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	CHHAGANBHAI VELABHAI VAGHASIYA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10413	FA/3154/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	GITABEN VITTHALBHAI MOVALIA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10414	FA/3155/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	REKHABEN POPATBHAI RAMANI,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10415	FA/3156/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PANKAJ VRAJLAL RAMANI,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10416	FA/3157/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VINODBHAI GOKALBHAI MOVALIA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10417	FA/3158/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RANCHOD JAGABHAI VAGHASIYA,	RULE SERVED,(MR JAYANT PATEL)
10418	FA/3159/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHIKHALAL HIRJI MOVALIA,RAM @ JERAM FULABHAI	RULE SERVED,(MR JAYANT PATEL)
10419	FA/3160/2000	26/02/2010	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	REKHABEN BHIKHABHAI VAGHASIYA,RAM @ JERAM FULABHAI VACHHANI	RULE SERVED,(MR JAYANT PATEL)
10420	FA/3163/2000	02/04/2008	NEW INDIA INSURANCE CO. LTD.,	MR SANDIP C SHAH	VANITA KHIMJI PINDHORIYA WD/ODECD. KHIMJI PARBAT PINDORIYA,HARISINH KHIMJI PINDORIYA S/O DECD. KHIMJI PARBAT PINDORIYA,PARBAT LALJI PINDORIYA F/O DECD. KHIMJI PINDORIYA,RADHABEN PARBAT PINDORIYA M/O DECD. KHIMJI PINDORIYA,JADAV PARBAT PINDORIYA B/O DECD. KHIMJI PINDROIYA,RAMJI DAMJI MAKWANA,MUKESH MURLILAL GOYAL,LALJI KANJI SENGHANI,LALJI RUDA PINDORIYA	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MEHUL S SHAH,(MR SURESHM SHAH)
10421	FA/3164/2000	09/02/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	JASHIBEN HIRABHAI AYER,WD/O HIRABHAI SHIVJIBHAI AYER,SAMIR HIRABHAI AYER S/O HIRABHAI SHIVJIBHAI AYER,AMITKUMAR HIRABHAI AYER S/O HIRABHAI SHIVJIBHAI AYER,VISHAL HIRABHAI AYER,S/O HIRABHAI SHIVJIBHAI AYER,SHIVJIBHAI DANABHAI AYER,F/O HIRABHAI SHIVJIBHAI AYER,FULABEN SHIVJIBHAI AYER,S/O HIRABHAI SHIVJIBHAI AYER,KANJIBHAI S AYER	MR BN PATEL,MR KB PUJARA
10422	FA/3166/2000	19/09/2008	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	CHANDUBHAI DHULABHAI SOLANKI,KAMABHAI S0NDABHAI RABARI	NOTICE SERVED BY DS,NOTICE UNSERVED,RULE UNSERVED
10423	FA/3167/2000	09/07/2008	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	SOMABHAI VIRABHAI MAKWANA,PRATAPBHAI J CHAUHAN	RULE SERVED,MR YATIN SONI,MRS KRISHNA G RAWAL
10424	FA/3173/2000	31/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	B J BHATT,	NOTICE SERVED BY DS,MR NM KAPADIA
10425	FA/3174/2000	05/09/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	B J BHATT,	NOTICE SERVED BY DS,MR NM KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10426	FA/3179/2000	31/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	SHAILESHKUMAR JAYANTILAL CHAUHAN,	(MS DR KACHHAVAH)
10427	FA/3184/2000	13/07/2018	REGIONAL DIRECTOR,E.S.I.CORP.,	MR BP BHATT	NEW INDIA INDUSTRIES LTD.,	RULE SERVED
10428	FA/3203/2000	28/11/2008	UNION OF INDIA,SUB-DIVISIONAL ENGINEER TELEGRAPHIC	MR KETAN A DAVE	TARABEN GANGASEVAK WD/O GANGASEVAK RAGHUBHAI NAIK,PUSHPENDRA GANGASEVAK,KOSHESHAULILENDRA GANGASEVAK,BHAVANA GANGASEVAK	RULE SERVED BY DS,MR MP PRAJAPATI
10429	FA/3207/2000	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMESH DHARAMSHI KOLI,KISHORESINH NAVALSINH ZALA	NOTICE SERVED BY DS,RULE SERVED BY DS
10430	FA/3208/2000	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SAVJI RAMJI PATEL,KISHORESINH NAVALSINH ZALA	NOTICE SERVED BY DS,RULE SERVED BY DS
10431	FA/3209/2000	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JITENDRA RATILAL PANDYA,KISHORESINH NAVALSINH ZALA	NOTICE SERVED BY DS,RULE SERVED BY DS
10432	FA/3210/2000	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JAYANTI LAKHMAN PATEL,KISHORESINH NAVALSINH ZALA	NOTICE SERVED BY DS,RULE SERVED BY DS
10433	FA/3211/2000	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	AVINASH JADAVBHAI RAJPUT,KISHORESINH NAVALSINH ZALA	NOTICE SERVED BY DS,RULE SERVED BY DS
10434	FA/3214/2000	09/05/2012	GUJ.STATE ROAD TRANSPORT CORP,	MRS VASAVDATTA BHATT	PUSHPALATABEN N BELANI,NITINKUMAR N BELANI,ATULBHAI N BELANI,HITESHKUMAR B BELANI,SAMTABEN CHIMANLAL BELANI,HARISHCHANDRA RUPSINH RANA	RULE SERVED
10435	FA/3215/2000	01/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	VIPUL PARSOTTAM DECD. THRO' HEIRS PARSOTTAM KHIMABHAI,PARSOTTAM KHIMABHAI,TARABEN PARSOTTAM,GUJARAT ELECTICITY BOARD	,MR NK MAJMUDAR,(MR HM PRACHCHHAK)
10436	FA/3216/2000	01/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	JAGRUTI RAMESH GOHEL DECD. BY HEIRS RAMESH VINZA GOHEL,RAMESH VINZA GOHEL,LALITABEN RAMESH GOHEL,GUJARAT ELECTRICITY BOARD	,NOTICE SERVED,(MR HM PRACHCHHAK)
10437	FA/3218/2000	02/02/2012	HANSADEVI SURUBHA ZALA,PARAMRAJSINH SURUBHA ZALA,JITENDRASINH SURUBHA ZALA,BALVANTSINH UMEDSINH	MR BHARAT JANI	GSRTC,	MR HS MUNSHAW
10438	FA/3219/2000	02/04/2013	BIPINBHAI CHANDULAL SHAH,	MR BHARAT JANI	KANAKSINH CHANDUJI VAGHELA,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MR SHASHIKANT S GADE
10439	FA/3220/2000	01/03/2012	PRAVINBHAI BHIMABHAI @ BHIMJIBHAI (MINOR),NIRMALABEN BHIMJIBHAI (MINOR) THRO'RATANBEN WD/O BHIMJIBHAI,NATWARBHAI BHIMJIBHAI (MINOR) THRO'RATANBEN WD/O BHIMJIBHAI,JAYANTIBHAI BHIMJIBHAI (MINOR)THRO'RATANBEN WD/O BHIMJIBHAI,RATANBEN WD/O BHIMJIBHAI	MR BHARAT JANI	TRANSPORT MANAGAER,AHMEDABAD MUNICIPAL CORP.,AHMEDABAD MUNICIPAL CORP.	NOTICE SERVED,TANNA ASSOCIATES
10440	FA/3227/2000	26/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	HAJRA WD/O MUNAF DAOOD PATEL,MINOR ATIKA MUNAF PATEL THRO' MOTHER & NATURAL GUARDIAN,SHIVNARAYAN KISHANLAL YADAV,M S COLDHOLD INDUSTRIES PVT. LTD.	NOTICE SERVED,MR YN RAVANI
10441	FA/3311/2000	30/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RADHABEN TALSHIBHAI THAKOR WD/O TALSHIBHAI L THAKOR,BHURABHAI TALSHIBHAI THAKOR,AMRATBHAI TALSHIBHAI THAKOR,MEGHABHAI TALSHIBHAI THAKOR,JIVIBEN TALSHIBHAI THAKOR,KAMABHAI TALSHIBHAI THAKOR,BHUTABHAI TALSHIBHAI THAKOR,RAJUBHAI TALSHIBHAI THAKOR,KANTIBHAI VELABHAI BAROT,GALABBHAI CHANDBHAI,GUJARAT STATE COOP. LAND DEVELOPMENT BANK LTD.	NOTICE SERVED,MR SHAKEEL A QURESHI,MR SB BRAHMBHATT,MR HARSHIT S TOLIA

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10442	FA/3314/2000	23/12/2011	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	HITESH MADHUBHAI PATEL,HITESH B CHAVDA	NOTICE SERVED
10443	FA/3315/2000	22/09/2009	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	HARIJAN GABHA DAHYA,HARIJAN UMABAI GABHA,LALBHAI M CHAUHAN,BHARATKUMAR KANTILAL PATEL,NATIONAL INS.CO.LTD.,KISHORE VAGHJIBHAI GADHAVI,ARVIND RAMJIBHAI GADHAVI	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10444	FA/3317/2000	26/12/2011	NEW INDIA ASSURANCE CO. LTD.,NEW INDIA ASSURANCE CO LTD.	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PATHUBHA HAROOBHA JADEJA DECD.THRO'HIS HEIRS,GITABA PATHUBHA JADEJA,MINOR DIVYABA PATHUBHA JADEJA,THRO'GITABA PATHUBHA JADEJA,HAROOBHA PANCHANJI JADEJA,HIRABA HAROOBHA JADEJA,BHOOPATBHAI NANJIBHAI SOLANKI DELETED,DHARMENDRASINH LAGHUBHA GOHIL,OSMANBHAI HUSSEINBHAI MAHIDA,VAGHJIBHAI ARJANBHAI AHIR	NOTICE SERVED,DELETED,MS NAYANA V PANCHAL,(MR PK PAREKH),MS HETABEN H SHAH,MR.HIREN M MODI
10445	FA/3345/2000	09/09/2015	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	SHAILESH H GODHA,	MR NM KAPADIA
10446	FA/3347/2000	05/09/2011	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	GAURI TEXTILES,	(MR VC DESAI)
10447	FA/3352/2000	01/12/2011	NEW INDIA ASSURANCE CO. LTD.,VINUBHAI VITHALBHAI BHALANI	MS LILU K BHAYA	GHANSYAMBHAI VITTHALBHAI MANGUKIA DECD. THRO' HEIRS,MONGHIBEN VITTHALBHAI MANGUKIA M/O DECD. GV MANGUKIA,LAVJIBHAI VITTHALBAHI MANGUKIAB/O DECD. GV MANGUKIA,BHUPATBHAI VITTHALBHAI MANGUKIA B/O DECD. GV MANGUKIA	,MR DJ BHATT
10448	FA/3356/2000	12/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	PUNJAB NATIONAL BANK,	MR AC GANDHI
10449	FA/3357/2000	22/02/2012	GUJ.STATE ROAD TRANSPORT CORP,	MRS VASAVDATTA BHATT	PURSHOTTAMBHAI RAMJIBHAI PARMAR F/O DECEASED,SHARDABEN PURSHOTTAMBHAI PARMAR M/O DECEASED,REKHABEN JAISUKHBHAI PARMAR W/O DECEASED,REKHABEN JAISUKHBHAI PARMAR	RULE SERVED BY DS,MR MB PARIKH
10450	FA/3358/2000	05/08/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	INDIAN DRUGS & PHARMACEUTICALS,	(MR JS BRAHMBHATT)
10451	FA/3459/2000	18/02/2015	SULEMAN NOORMAMAD NOTIYAR,	MS KUSUM V VAGHELA,MR VIRJI K VAGHELA,MS.KHUSHBOO AAKASH SHETH	MUNAVAR JAMALUDIN MULLA,GUJARAT MARITIME BOARD	RULE SERVED BY DS,MR PR NANAVATI,MR BS PATEL,MRS RANJAN B PATEL
10452	FA/3461/2000	26/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PATEL CHIMANBHAI DANABHAI,HARGOVINDBHAI MANDANBHAI DESAI(RABARI),PATEL KARSANBHAI MAGANBHAI	NOTICE SERVED,SANJAY R PATEL
10453	FA/3484/2000	17/08/2011	ISMAILBHAI HAJIBHAI DECD. THROHEIRS YUSUFBHAI ISMAILBHAI,YUSUFBHAI ISMAILBHAI,FARIDBHAI ISMAILBHAI,MAHAMMADSARIF ISMAILBHAI,MAHAMMAD IQUBAL ISMAILBHAI,AKHTARHUSSAIN ISMAILBHAI,MUSTUFA ISMAILBHAI,FALMABIBI KAADERBHAI,MUMTAZBANU ANIFBHAI,MEMUNABIBI SALIMBHAI		ABDULRAHIM NURBHAI NAMAZI DECDTHRO' HEIRS FAKRUNNISSA ABDUL,FAKRUNNISSA ABDULSATTAR,SARFUNNISSA MOHAMMED ISAK,BANUBIBI ABDULSATTAR,JAHIRUNNISSA YOUSUFFBHAI	,MR RV DESAI
10454	FA/3486/2000	02/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHANTIBEN JAMSUBHAI PATEL,BINDUBEN JAMSUBHAI PATEL-MINOR,PANKAJ JAMSUBHAI PATEL-MINOR,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIBHAI NATVARLAL	RULE SERVED,MR ZUBIN F BHARDA,MR DEVESH A BHATT
10455	FA/3487/2000	02/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ANJUBHAI CHOMANBHAI GAIKWAD,GAMNUBEN ANAJUBHAI GAIKWAD,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIBHAI NATVARLAL	RULE SERVED,MR ZUBIN F BHARDA,MR DEVESH A BHATT

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10456	FA/3488/2000	02/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHUKARBHAI MORARBHAI HALPATI,PRAKASHBHAI CHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIBHAI NATVARLAL	RULE SERVED,MR DEVESH A BHATT
10457	FA/3489/2000	02/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DHIRUBHAI KHALPABHAI PATEL,PRAKASHBHAI CHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIBHAI NATVARLAL	RULE SERVED
10458	FA/3490/2000	02/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BAI LAKSHMIBEN VASANJIBHAI PATEL,PRAKASHBHAI CHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIBHAI NATVARLAL	RULE SERVED
10459	FA/3491/2000	02/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHANTIBEN JAMSUBHAI PATEL,PRAKASHBHAI CHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIBHAI NATVARLAL	RULE SERVED
10460	FA/3492/2000	28/08/2019	REGIONAL DIRECTOR ESI CORPORATION,	MR BP BHATT	BABULAL JIVANLAL PARMAR,	MR VK JOSHI
10461	FA/3493/2000	09/09/2015	AHMEDABAD MUNICIPAL CORPN,	MR MG NAGARKAR,MR KIRIT I PATEL	BHARATBHAI J BHATT,	RULE SERVED BY DS,MR NM KAPADIA
10462	FA/3499/2000	09/07/2009	AHMEDABAD MUNICIPAL CORPN,	MR KIRIT I PATEL	DEEPAKBHAI D SHAH,	(MR GN SHAH),MS MINOO A SHAH
10463	FA/3506/2000	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR KIRIT I PATEL	JAGRUT JAYANTILAL SHAH,	NOTICE UNSERVED
10464	FA/3511/2000	31/01/2014	AHMEDABAD MUNICIPAL CORPN,	MR KIRIT I PATEL	CHANDRA'S CHMEICALS ENTERPRISES LTD,	RULE SERVED BY DS
10465	FA/3512/2000	31/01/2014	AHMEDABAD MUNICIPAL CORPN,	MR KIRIT I PATEL	CONTINENTAL CLOTHING COMPANY,	RULE SERVED BY DS
10466	FA/3516/2000	31/01/2014	AHMEDABAD MUNICIPAL CORPN,	MR KIRIT I PATEL	PIRAMAL FINANCIAL SERVICES LTD,	RULE UNSERVED
10467	FA/3520/2000	07/02/2014	MANJARI ILESH PATEL,	(MR KS JHAVERI)	SANJAYBHAI SURESHBHAI VAIDYA,	NOTICE SERVED BY DS,MR SUNIT S SHAH
10468	FA/3522/2000	24/08/2011	SNEHAL RAMANLAL JOSHI,SNEHABEN NIRAVKUMAR SHAH,OR- SNEHABEN RAMANLAL JOSHI	(MR MB GANDHI)	MUNICIPAL CORPORATION OF AHMEDABAD,	NOTICE SERVED
10469	FA/3530/2000	09/05/2012	TRANSPORT MANAGER, AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR ADIL R MIRZA	YUSUFKHAN NIZAMKHAN PATHAN,BACHUBHAI MAGANBHAI DEL.CT.ORD.DT.20/12/2000	,MR BHARAT JANI
10470	FA/3532/2000	18/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	KANTABEN PRABHUDAS GONDALIA,DINESHKUMAR PRABHUDAS GONDALIA,KANCHANBEN PRABHUDAS GONDALIA,KIRANBEN PRABHUDAS GONDALIA,MAHENDRA PRABHUDAS GONDALIA,ANANDBHAI BHAVANBHAI CHAVDA,DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED,MR KETAN A DAVE,MS YAMINI J DESAI
10471	FA/3542/2000	05/09/2011	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	JAYANTIBHAI P PATEL,	MR PRAVIN GONDALIYA
10472	FA/3544/2000	27/02/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PARSOTTAM BHIMABHAI PARMAR,NARMADABEN PARSOTTAMDAS,SULEMAN @ BHIKHABHAI IBRAHIM GANCHI,SULEMAN IBRAHIMBHAI KUSKIWALA	RULE SERVED,MR. HARMISH K SHAH
10473	FA/3546/2000	17/10/2012	SHANKERBHAI MOTIBHAI PATEL,	MR ASHISH H SHAH	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,DIPAK DHUDABHAI NINAMA,BJ RAO MANAGER,BC MAKWANA EXECUTIVE ENGINEER,DA HARSORA DY ENGINEER,RK CHAUDHARY	RULE SERVED,RULE UNSERVED,(MR YF MEHTA)
10474	FA/3593/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYSUKHLAL NAGJI,	MR KL DAVE
10475	FA/3594/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJI KHIMA,SHAMJI KHIMA,BACHU KHIMA,NANJI KHIMA	NOTICE SERVED

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10476	FA/3595/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARSHOTAM HARIBHAI,	NOTICE SERVED
10477	FA/3596/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIBHAI MADHA,	NOTICE SERVED
10478	FA/3597/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNA RAMJI,	NOTICE SERVED
10479	FA/3598/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGVAN WALA,	NOTICE SERVED
10480	FA/3599/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMRITLAL RAMJI,	NOTICE SERVED
10481	FA/3600/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMJI KHIMA,	NOTICE SERVED
10482	FA/3601/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALYAN MADHA,	NOTICE SERVED
10483	FA/3602/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGJI PREMJI,	NOTICE SERVED
10484	FA/3603/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHOD MEGHJI,	MR VIMAL M PATEL
10485	FA/3604/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIDASBHAI KHIMABHAI HIRPARA,	UNSERVED EXPIRED (N)
10486	FA/3605/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHUPAT GHELA DECD. THRO' HEIR DEVBAIBEN W/O BHUPAT GHELA,DEVBAIBEN BHUPATBHAI W/O BHUPAT GHELA	,(MR RM CHHAYA),MR VIMAL M PATEL
10487	FA/3606/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALA BHAGA DECD. THRO' HEIRS RAMBHAI RASABHAI,RAMBHAI RASABHAI,DHANBAIBEN KALABHAI	,MR VIMAL M PATEL
10488	FA/3607/2000	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARMAN RAM DECD. THRO' HEIR BABU KARMAN CHARAN,BABU KARMAN CHARAN	,MR VIMAL M PATEL
10489	FA/3609/2000	22/06/2017	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JASHVANTIBEN SURESHBHAI KAKKADDECD.THR'HEIRS,RAJESHBHAI SURESHBHAI KAKKAD,KAMLESHBHAI SURESHBHAI KAKKAD,BHAVNABEN DHARMENDRABHAI PAUN,BHIKKHABHAI ODHAVJIBHAI DESAI,GIRISHBHAI JAMNADAS KAKKAD,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,MR JV JAPEE,MS PAURAMI B. SHETH,MS AVANI S MEHTA
10490	FA/3610/2000	22/06/2017	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHARATBHAI RAMJIBHAI RATHOD,BHIKHABHAI ODHAVJIBHAI DESAI,GIRISHBHAI JAMNADAS KAKKAD,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MR JV JAPEE,MS PAURAMI B. SHETH,MS AVANI S MEHTA
10491	FA/3611/2000	22/06/2017	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED,RAJESHBHAI SURESHBHAI KAKKAD,KAMLESHBHAI SURESHBHAI KAKKAD,BHAVNABEN DHARMENDRABHAI PAUN,BHIKKHABHAI ODHAVJIBHAI DESAI,GIRISHBHAI JAMNADAS KAKKAD,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,MR JV JAPEE,MS PAURAMI B. SHETH,MS AVANI S MEHTA
10492	FA/3612/2000	13/07/2017	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JASHVANTIBEN SURESHBHAI KAKKADDECD.THR'HEIRS,RAJESHBHAI SURESHBHAI KAKKAD,KAMLESHBHAI SURESHBHAI KAKKAD,BHAVNABEN DHARMENDRABHAI PAUN,BHIKKHABHAI ODHAVJIBHAI DESAI,GIRISHBHAI JAMNADAS KAKKAD,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,MR JV JAPEE,MS PAURAMI B. SHETH,MS AVANI S MEHTA

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10493	FA/3613/2000	09/03/2012	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	JAMIYATKHAN MUDHEWARKHAN PATHAN,IQBAL JAMIYATKHAN PATHAN MINORTHR' FATHER & GUARDIAN,IMTIYAZ JAMIYATKHAN PAHTAN MINOR THRO' FATHER & GUARDIAN,NURBANU @ RESHMA JAMIYATKHAN PATHAN MINOR BY FATHER & GUARD,KADAR MOHD.,VIJAYBHAI KESHAVBHAI MULE,KANCHANBHAI HARSHADBHAI PATEL,NASIBALI ASIFALI	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR TV SHAH
10494	FA/3614/2000	12/08/2008	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	MUNJAVAR MISHARI ALI,MUNJAVAR RAHIMABEN MISHARI,DASHRATHBHAI RAISINGBHAI PARMAR,YUNUSBHAI A VORA	RULE NOT RECD BACK,MR SK PATEL,(MR KR RAVAL)
10495	FA/3617/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	SHAILABEN WD/O JANAKBHAI KANUBHAI SONAIJI,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,MR MC BHATT
10496	FA/3618/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	SHAILABEN WD/O JANAKBHAI KANUBHAI SONAIJI,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,MR MC BHATT
10497	FA/3619/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	SHAILABEN WD/O JANAKBHAI KANUBHAI SONAIJI,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,MR MC BHATT
10498	FA/3620/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	MANOJBHAI HARIPRASAD THAKORE,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,MR MC BHATT
10499	FA/3621/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	MANOJ HARIPRASAD THAKORE,DEV MANOJBHAI THAKORE,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,MR MC BHATT
10500	FA/3622/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	MANOJ HARIPRASAD THAKORE,DEV MANJOBHAI THAKORE,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,MR MC BHATT
10501	FA/3623/2000	14/10/2011	GUJ.STATE ROAD TRANSPORT CORP,	MR MITUL K SHELAT	SHAILABEN WD/O JANAKBHAI KANUBHAI SONAIJI,PANKAJBHAI KANUBHAI SORAIJI,BHADRESHBHAI KANUBHAI SORAIJI,KANTILAL AMRUTLAL BHAVAJI	RULE SERVED,RULE UNSERVED,MR MC BHATT
10502	FA/3624/2000	16/08/2011	STATE OF GUJARAT,UNION OF INDIA	GOVERNMENT PLEADER,DELETED	BHIKHABHAI AMBALAL,UNION OF INDIA.	RULE SERVED,MS NIRMALA J JHALA
10503	FA/3625/2000	09/02/2012	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	BHIMJIBHAI G MANIYA DECD. THROHEIRS MADHUBEN BHIMJIBHAI & 4,MADHUBEN BHIMJIBHAI,SONAL BHIMJIBHAI MINOR,JIGNABEN BHIMJIBHAI MINOR,GOPALBHAI KANJIBHAI,PURIBEN GOPALBHAI,LALITKUMAR KHODABHAI RATHOD	,NOTICE SERVED,MR CH VORA,MR YOGEN N PANDYA
10504	FA/3626/2000	09/02/2012	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	BHIMJIBHAI G MANIYA THRO' HEIRS MADHUBEN BHIMJIBHAI & 4,MADHUBEN BHIMJIBHAI,SONAL BHIMJIBHAI,JIGNABEN BHIMJIBHAI,GOPALBHAI KANJIBHAI,PURIBEN GOPALBHAI,LALITKUMAR KHODABHAI RATHOD	,NOTICE NOT RECD BACK,NOTICE SERVED,MR YOGEN N PANDYA
10505	FA/3627/2000	09/02/2012	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	BHIMJIBHAI G MANIYA DECD. THROHEIRS MADHUBEN BHIMJIBHAI & 4,MADHUBEN BHIMJIBHAI,SONAL BHIMJIBHAI,JIGNABEN BHIMJIBHAI,GOPALBHAI KANJIBHAI,PURIBEN GOPALBHAI,LALITKUMAR KHODABHAI RATHOD	,RULE SERVED,MR YOGEN N PANDYA
10506	FA/1/2001	30/06/2011	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MANAJI GOBARJI,SINCE DECD.THRU HIS HEIRS & L.RS.,CHEHARBEN WD/O MANAJI THAKOR,KARALSANG S/O MANAJI THAKOR,BACHUJI S/O MANAJI THAKOR,NATUJI S/O MANAJI THAKOR,VELSANG S/O MANAJI THAKOR,BHAGWATIBEN D/O MANAJI THAKOR,GAJUBEN D/O MANAJI THAKOR,BHAVSANG S/O MANAJI THAKOR	,NOTICE SERVED
10507	FA/2/2001	30/06/2011	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITIO OFFICER,NATHUSANG HARUSANG	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10508	FA/3/2001	30/06/2011	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECD.ABHESANG KESARISINH	,NOTICE SERVED
10509	FA/4/2001	30/06/2011	GENERAL MANAGER,O.N.G.C.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITON OFFICER,DARBAR AMARSANG PUNJAJI	,NOTICE SERVED
10510	FA/351/2001	18/06/2009	ASHOK CONSTRUCTION CO.,	MR KG SUKHWANI	JILLA PANCHAYAT,VALSAD.,	MR DC DAVE
10511	FA/353/2001	07/05/2012	MAHENDRABHAI VITTHALBHAI PATEL,KOKILABEN,WD/O AGAMSHARANBHAI VITTHALBHAI,GARGIBEN AGAMSHARANBHAI,SONABEN AGAMSHARANBHAI,NIRMALABEN VITTHALBHAI,AAROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	MR SHITAL R PATEL	NARESH PRAHLADBHAI MODI,BHAILALBHAI B MODI	MR DC DAVE
10512	FA/354/2001	07/05/2012	MAHENDRABHAI VITTHALBHAI PATEL,KOKILABEN,WD/O AGAMSHARANBHAI VITTHALBHAI,GARGIBEN AGAMSHARANBHAI,SONABEN AGAMSHARANBHAI,NIRMALABEN VITTHALBHAI,AAROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	MR SHITAL R PATEL	USHAKANTBHAI NARANBHAI PATEL,NARESHBHAI PRAHLADBHAI MODI	MR DC DAVE
10513	FA/355/2001	07/05/2012	MAHENDRABHAI VITTHALBHAI PATEL,KOKILABEN,WD/O AGAMSHARANBHAI VITTHALBHAI,GARGIBEN AGAMSHARANBHAI,SONABEN AGAMSHARANBHAI,NIRMALABEN VITTHALBHAI,AAROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	MR SHITAL R PATEL	BHAILALBHAI B PATEL,RAMABHAI BHAILALBHAI PATEL	MR DC DAVE
10514	FA/356/2001	07/05/2012	MAHENDRABHAI VITTHALBHAI PATEL,KOKILABEN,WD/O AGAMSHARANBHAI VITTHALBHAI,GARGIBEN AGAMSHARANBHAI,SONABEN AGAMSHARANBHAI,NIRMALABEN VITTHALBHAI,AAROGYANAGAR CO.OP.HOUSING SOCIETY LTD.,JAGJIVANBHAI JETHABHAI VALANI	MR SHITAL R PATEL	SHOBHNABEN SURENDRABHAI PATEL,SANJIVBHAI THAKORBHAI PATEL	MR DC DAVE
10515	FA/362/2001	17/04/2012	RAJESHKUMAR POULBHAI PATELIYA,	(MR NALIN K THAKKER)	PRAVINBHAI @BHIKHABHAI AMBALALPATEL,HIRABHAI NARAYANBHAI PATEL,ORIENTAL INSURANCE CO LTD,ASHOKKUMAR INDUBHAI DOSHI,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR,MR SUNIL B PARIKH
10516	FA/365/2001	28/11/2019	BAVAJI BACHUGAR PRAGGAR,	,UNSERVED EXPIRED (N)	JIVABHAI KARSANBHAI,CHIMANBHAI NARANBHAI LAKHANI,NANDALALBHAI BHAVANJIBHAI,HIRJIBHAI NATHABHAI,GOBARBHAI JEVABHAI,VALLABHBHAI VASHRAMBHAI,MAMLATDAR,JUNAGADH.,THE STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DECEASED LITIGANT,MR DIPAK R DAVE
10517	FA/369/2001	26/08/2008	I.B.PATEL & CO.,	MR AK CLERK	HEIRS OF DECD.KARSANBHAI AMRABHAI CHAVDA,HIRABEN KARSANBHAI CHAVDA,KAMALABEN KARSANBHAI CHAVDA,NARESHBHAI KARSANBHAI CHAVDA,KANCHANBEN KARSANBHAI CHAVDA,TRIBUVANBHAI AMRABHAI	,(MR RM VIN),MR ASHWIN V BHATT
10518	FA/418/2001	30/11/2010	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	HIRAMANIBEN WD/O DEVANDAS CHETNANI,LAXMAN DEVANDAS CHETANANI,ASHOK DEVANDAS CHETANANI,LILA DEVANDAS CHETANANI,CHAMPA DEVANDAS CHETANANI,MADHA BHACHUBHAI AYAR,DEVRAJ BHACHUBHAI AYAR	NOTICE SERVED,MR HARSHAD K PATEL
10519	FA/419/2001	23/02/2012	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	KANTILAL GANDABHAI CHANIYARA,DEVRAJ GORDHAN PATEL,BHAGVATSINH PRAVINSINH,JAY ASHAPURA TRAVELS,MOTIBHAI GORDHANBHAI,NEW INDIA ASSURANCE CO. LTD.,GASARIYA KALUBHA JIJIBHA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MS LILU K BHAYA

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10520	FA/443/2001	09/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	DEVIBEN NARANBHAI AAGARIA,RAMESH NARANBHAI AAGARIA,BHAVESHRIBEN NARANBHAI,RAJESHBHAI NARANBHAI AAGARIA,JAMNABAI MANDANBHAI AAGARIA,DHANABHAI HIRABHAI RABARI	RULE SERVED,RULE UNSERVED,(MR SURESHM SHAH)
10521	FA/445/2001	19/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KALPANABEN VINOD JOGI (PARAGHI,MANISHA VINOD JOGI (PARAGHI),BHIMJI VELJI JOGI (PARAGHI),MONGHIBEN BHIMJIBHIA JOGI,TINUJI KHANJI ZALA,DEVRAM SHIVDAS PATEL,RAMNIYAMANI SHIVJI (SINCE DECD.THRO.HEIRS & LR'S..),PADMAVATIBEN RAMNIYAMANI SHIVJI (NEED NOT BE SERVED)	,RULE SERVED,UNSERVED EXPIRED (R)
10522	FA/447/2001	07/09/2018	SIKANDARKHAN YASINKHAN PATHAN,	MR JN JADEJA	HABIBKHAN NOORKHAN,NOORKHAN MOLLABAX	NOTICE NOT RECD BACK,NOTICE SERVED
10523	FA/453/2001	25/01/2019	SHAHABUDDIN KASAMBHAI WADIWALA,	MR MK VAKHARIA	GIRISH HARIPRASAD KACHHIYA PATEL,	MR YN RAVANI
10524	FA/460/2001	19/01/2012	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	MOHAN MAGAN PATANI (VAGHRI),VIRBAI MOHAN PATANI (VAGHRI),MEGHRAJ JIVRAJ KARIYA (GADHAVI),SUVESHGAR GULABGAR GUSAI	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
10525	FA/466/2001	14/03/2014	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	CHETANKUMAR DAHYALAL PRAJAPATI,	MR NM KAPADIA
10526	FA/472/2001	16/02/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	LAKHUBHAI PABA RABARI,D/O LATE PABA RATNA RABARI,PARMABAI P RABARI,DRIVER OF LUXURY BUS NO. GJ-20-T-9833 DELETED AS PER,MAKHANLAL G AGARWAL,NATIONAL INSURANCE CO LTD.,MERA KARSAN RABARI	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL S SHAH,MR SHAKEEL A QURESHI,MR DAKSHESH MEHTA
10527	FA/473/2001	27/02/2008	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	ATULKUMAR DECD. THRO' HEIRS DEVJIBHAI ARJANBHAI,DEVJIBHAI ARJANBHAI,RALIYATBEN DEVJIBHAI,RAJESHSINH AJITSINH ZALA,JYOTINDRASINH R JADEJA,HARIJAN RAJABHAI NATHUBHAI DAFDA,GUJARAT ROAD TRANSPORT CORPORATION	,NOTICE SERVED BY DS,DELETED,RULE SERVED,MR BM MANGUKIYA,MR MITUL K SHELAT
10528	FA/474/2001	27/02/2008	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	RAMJIBHAI DECD. THRO' HEIRS KANJIBHAI ARJANBHAI,KANJIBHIA ARJANBHAI,CHAMPABEN KANJIBHAI,REKHABEN KANJIBHAI MINOR THRO'KANJIBHAI ARJANBHAI,RAJESHSINH AJITSINH ZALA,JYOTINDRASINH R JADEJA,HARIJAN RAJABHAI NATHUBHAI DAFDA,GUJARAT STATE TRANSPORT CORPORATION	,NOTICE SERVED BY DS,DELETED,RULE SERVED,MR BM MANGUKIYA,MR MITUL K SHELAT
10529	FA/478/2001	26/04/2012	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	HIRABEN DALSUKHBHAI PATEL,SHILPABEN DASULKHBHAI PATEL,KALPESH DALSUKHBHAI PATEL,SHANTABEN MOHANBHAI PATEL,S HARJEETSINGH	,RULE UNSERVED,MR SANDIP C SHAH
10530	FA/481/2001	19/09/2013	UNITED INDIA INSURANCE COLTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NAYNABEN,WD/O BHARATKUMAR BHALCHANDRA PATEL,MINOR VEDANT BHARATKUMAR PATELTHRO'NAYNABEN B PATEL,MINOR MAULIN,S/O BHARATKUMAR BHALCHANDRA PATEL,DURGABEN BHALCHNADRA PATEL,NANGARAM KHEMARAM CHAUDHARI	NOTICE SERVED,NOTICE UNSERVED
10531	FA/482/2001	27/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RANMAL LAKHAMAN ODEDRA,DAHYABHAI RAGHAV	RULE SERVED

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10532	FA/484/2001	15/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KANJIBHAI TRIKAMBHAI DECD. THRO' HEIRS TRIKAMBHAI R KUMBH,TRIKAMBHAI RAGHAV KUMBHAR,ASHA TRIKAMBHAI KUMBHAR,BHAVNA TRIKAMBHAI KUMBHAR,BHUPATBHAI LAKSHMANBHAI BARAIYA,VRAJLAL BACHUBHAI TANNA	RULE SERVED,MS NAYANA V PANCHAL,(MR PK PAREKH)
10533	FA/485/2001	17/08/2011	SHEETAL NATVARLAL LAKHIA,LAKHIA BROTHERS	MS MEGHA JANI	POLYSET PRODUCTS PVT.LTD.,TATA ENGINEERING & LOCOMOTIVE CO.LTD.	,NOTICE SERVED
10534	FA/486/2001	30/01/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	KASAM HAROON MUGRANI,KULSUMBAI KASAM MUGRANI,SHANTILAL CHHAGANLAL THACKER	DELETED,SERVED BY RPAD (R),(MR SURESHM SHAH)
10535	FA/502/2001	15/12/2011	ABDULRASHID ABDULMAJID SUJNIWALA,	MR A R SHAIKH	HARUN FARIDMIYA CHHIPA,HARUN FARIDMIYA CHHIPA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS SONAL D VYAS
10536	FA/620/2001	27/02/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PANKAJKUMAR HIRALAL SHAH,GORDHAN DAHYABHAI PRAJAPATI,SAHKAR TRANSPORT COMPANY	SERVED BY AFFIX. (R),MR.HIREN M MODI
10537	FA/621/2001	27/02/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KAMLESHKUMAR NARANBHAI PRAJAPATI,GORDHAN DAHYABHAI PRAJAPATI,SAHKAR TRANSPORT CO.	SERVED BY AFFIX. (R),MR.HIREN M MODI
10538	FA/682/2001	13/01/2012	LATIF OSMAN BAVA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER NOT KNOWN,HASAMBHAI UMARBHAI LAKHA,NEW INDIA ASSURANCE CO. LTD.,AMARSHIBHAI AMBABHAI PARMAR,BHIKABHAI B. VARCHAND,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
10539	FA/683/2001	30/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VASHRAMBHAI KESHAVBHAI KOTADIA,VRAJESHKUMAR SHASHIKANT SHAH	RULE SERVED,MR NIRAV C THAKKAR
10540	FA/684/2001	24/09/2008	VISHNUBHAI JIVRAMBHAI PANCHAL,	MR CHETAN K PANDYA	PRADIPKUMAR LAKHIA,HIREN J VORA,NEW INDIA ASSURANCE CO. LTD.	
10541	FA/685/2001	16/01/2008	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	MANALABEN RAGHAVBHAI MIYANI,VIVEKBHAI RAGHAVBHAI MIYANI,ASHWINKUMAR K SANGHAVI,AMISHKUMAR RAGHAVBHAI MIYANI,GENERAL MANAGER DOODHSAGAR DAIRY,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SANDIP C SHAH
10542	FA/686/2001	20/03/2012	BADRIBHAI TARACHAND VANZARA,	MR MTM HAKIM	MOHMAD IQBAL AIYUB MAJID DAL,GUJ.STATE ROAD TRANSPORT CORP	RULE SERVED,MS MONALI H BHATT
10543	FA/687/2001	02/04/2012	SALIMBHAI DILVARBHAI MEMON,	MR BHARAT JANI	AHMEDBHAI DADABHAI KAZI,GUJARAT STATE ROAD TRANSPORT COROPORATION	NOTICE SERVED,MR SAURABH J MEHTA
10544	FA/731/2001	13/04/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RUKHIBEN PUJABHAI BARIYA,PUNAJABHAI NATHABHAI BARAIYA,INDUBHAI NANJIBHAI KHAT,HABIBKHAN HUSENKHAN PATHAN	DELETED,RULE SERVED,MR MA PAREKH
10545	FA/732/2001	02/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JASHWANTBHAI KHODIDAS BAROT,ASHOK TRANSPORT CO.	SERVED BY AFFIX. (R),MR HN BRAHMBHATT
10546	FA/736/2001	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	CHHAGANBHAI MULJIBHAI MANAVDARIYA (DECD.THRO.HEIRS),MUKTABEN CHHAGANBHAI MANAVADARIYA,DINESHKUMAR CHHAGANBHAI MANAVADARIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,ALIBHAI JAMABHAI BALAGAMI,HIRABHAI ARJANBHAI BORICHA,BHIMABHAI R MAKWANA	,NOTICE SERVED,RULE SERVED,(MR KS JHAVERI),MR AMITKUMAR C BHATT

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10547	FA/753/2001	14/03/2017	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	APANNA GURULENGAPPA HARKULE MANTHALE,PUTLABHAI APANNA HARKULE MANTHALE,SINDHYUAPANNA HARKULE MANTHALE,RAJMATI APANNA HARKULE MANTHALE,MAHADEVI APANNA HARKULE MANTHALE,SANGAPPA BARAPPA YADAV, (SINCE DECEASED THRO'HIS HEIRS & LRS.),SON-GANGADHAR SANGAPPA YADWAD (HEIRS OF 6),SON-MALLINATH SANGAPPA YADWAD (HEIRS OF 6),SON-SOMSHANKER SANGAPPA YADWAD (HEIRS OF 6),BAI SANGVA W/O SANGAPPA B. YADWAD (HEIRS OF 6),SON-SIDDHESHWAR SANGAPPA YADWAD(HEIRS OF 6),NATIONAL INSURANCE CO LTD.	,NOTICE SERVED,UNSERVED EXPIRED (N),MR RC JANI
10548	FA/754/2001	03/09/2015	FOOD CORPORATION OF INDIA,	MS ARCHANA U AMIN	DEEPAK ELECTRICAL INDUSTRIES,	MR KG SUKHWANI
10549	FA/813/2001	09/02/2012	MEENABEN,WD/O MOHANLAL MOHANLAL BHANABHAI MISTRY,SATISH MOHANLAL MISTRY,KIRIT MOHANLAL MISTRY,DHARMESH MOHANLAL MISTRY,NIRMALA MOHANLAL MISTRY,ALKESH MOHANLAL MISTRY	MR VH THAKORE	GULAM MOYUDDIN ABDULKARIM LAGWAN,PRADEEP MANOHARLAL BHATIA,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK
10550	FA/815/2001	02/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	JAVABHAI BHURABHAI MALI,HIRUBEN JAVABHAI MALI,JASHUBEN JAVABHAI MALI,URMILABEN JAVABHAI MALI,LAXMAN JAVABHAI MALI,MUKESH JAVABHAI MALI,SHAILESH KESHUBHAI NENA (SUTHAR),PREMILABEN DAYALJI THAKKAR	NOTICE SERVED,RULE NOT RECD BACK
10551	FA/816/2001	13/01/2012	BHANUBHAI TRIBHOVANDAS PATEL,PREMILABEN BHANUBHAI PATEL	(MR MB GANDHI)	JAGDISHBHAI CHARAMCHAND RANKA,BABULAL M BOTRA,ORIENTAL INSURANCE CO. LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,MS AVANI S MEHTA,MR ANAL S SHAH
10552	FA/817/2001	13/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	MAGANBHAI JORABHAI,VINU MAGANBHAI,RAJUBEN MAGANBHAI MINOR,HITESH MAGANBHAI MINOR,PRAVIN MAGANBHAI MINOR,MEPABHAI MAGANBHAI MINOR,KANJIBHAI MANJIBHAI RATHOD,KIRPALBHAI RATILAL DHAMECHA	RULE NOT RECD BACK,RULE UNSERVED,MS NAYANA V PANCHAL,(MR PK PAREKH)
10553	FA/821/2001	30/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	JUNAS JAKAB MAKWANA,HUSAIN RAMJAN KUMBHAR,MAMAD OSMAN KUMBHAR	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10554	FA/836/2001	10/12/2014	(GUJARAT ELECTRICTIY BOARD) NOW PASCHIM GUJARAT VIJ COMPANY LTD.,EXECUTIVE ENGINEER	MR PK PANCHOLI,MR PREMAL R JOSHI	GIRNAR CEMENT CO. PVT. LTD.,	MR ASHISH M DAGLI
10555	FA/837/2001	30/04/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NIRADEVI SURENDRASING RAJPUT WD/O SURENDRASING,UDAYSINGH SURENDRASING RAJPUT MINOR THRO' MOTHER NIRADEVI,BHARATIBEN SURENDRASING RAJPUTMINOR THRO' MOTHER NIRADEVI,SHAKTISING SURENDRASING RAJPUTMINOR THRO' MOTHER NIRADEVI,MUNSISING SUKHDEVSING RAJPUT F/O SURENDRASING,KALAVATIDEVI MUNISISING RAJPUTM/O SURENDRASING,MAHADEVBHAI RATANBHAI RAJGOR DELETED,DASHRATHBHAI DAHYABHAI BAROT DELETED,NATIONAL INSURANCE CO LTD.,RAMESHBHAI VALABHAI CHAVDA DELETED,SHAILESHKUMAR SUNDERJIBHAI SURELIYA -DELETED	DELETED,RULE SERVED,MS MEGHA JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10556	FA/839/2001	21/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	KISHORBHAI LAKHMANBHAI KATHIRIA DECD. THRO' HEIRS,LAKHMANBHAI MADHABHAI KATHIRIA,UJIBEN LAKHMANBHAI KATHIRIA,KISHORBHAI GHAN,KISHORBHAI GHANSHYAMBHAI DAVE,DIRECTOR OF CAMPUS,NATIONAL INSURANCE CO. LTD.,HARSHAD RAMJIBHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,MS MEGHA JANI,MR VIMAL M PATEL
10557	FA/840/2001	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KISHORBHAI GOVINDBHAI RAMANI DECD.THR'HEIRS,GOVINDBHAI RAMJIBHAI RAMANI,PANCHIBEN GOVINDBHAI RAMANI,JYOTSANABEN G RAMANI,KESHAV ARBHAM ODEDARA,GIGABHAI RANMALBHAI ODEDARA	,RULE SERVED,MR VIMAL M PATEL
10558	FA/865/2001	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PRAVINABEN KESHUBHAI SHEKHDA,MANOJKUMAR TRIBHOVANBHAI PATEL (DELETED),VAGHESHWARI CONSTRUCTION CO. PVT.LTD.(DELETED)	DELETED,(MR BS BRAHMBHATT)
10559	FA/866/2001	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RANJANBEN PRAMODBHAI PATEL,MANOJKUMAR TRIBHOVANBHAI PATEL[DELETED],VAGHESHWARI CONSTRUCTION CO. PVT.LTD. [DELETED]	DELETED,(MR BS BRAHMBHATT)
10560	FA/867/2001	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SWATIBEN PRAMODBHAI PATEL,MANOJKUMAR TRIBHOVANBHAI PATEL[DELETED],VAGHESHWARI CONSTRUCTION CO. PVT.LTD. [DELETED]	DELETED,(MR BS BRAHMBHATT)
10561	FA/868/2001	05/02/2015	STATE OF GUJARAT,SECRETARY,IRRIGATION DEPTT.	GOVERNMENT PLEADER	DEVJI MALABHAI (AJI DAM NO.III,	MR KG SUKHWANI
10562	FA/987/2001	21/01/2014	ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	NOORBAI SALEMOHMED BAFAN,DRIVER (NOT KNOWN),BHIMJI KANJI DABASIA	,RULE SERVED,MR CH VORA
10563	FA/990/2001	07/04/2017	GUJARAT AGRICULTURAL UNIVERSITY,DIRECTOR OF CAMPUS	MR DG CHAUHAN	SHAMJIBHAI VIRABHAI,NATHIBEN SHAMJI,BHANUBEN JAYANTILAL,MINOR RAJU JAYANTILAL,MINOR DAYAL JAYANTILAL,MINOR SUNIL JAYANTILAL,MINOR LALJIBHAI JAYANTILAL HEIRS OF DECD.JAYANTILAL,SECRETARY, MINISTARY OF AGRICULATURE & FINANCE.	RULE SERVED,UNSERVED EXPIRED (R),MR RC KAKKAD
10564	FA/991/2001	11/02/2020	JETHABHAI RANCHHODBHAI PATEL,	MR PS PATEL	SABURBHAI KUBERBHAI PATEL DECDTRHO'HEIRS BABUBHAI H PATEL,BABUBHAI HIRABHAI PATEL,BHULABHAI HIRABHAI PATEL,VINABEN HIRABHAI PATEL,NANIBEN HIRABHAI PATEL,REVABEN SABURBHAI PATEL,REVABHAI SABURBHAI PATEL,SUKHIBEN SABURBHAI PATEL	RULE SERVED,DECEASED LITIGANT,MS PAURAMI B. SHETH
10565	FA/994/2001	09/02/2012	MINABEN WD/O HARSHADKUMAR RAMAJI,RAMAJI GOBARJI DABHI,NAVUBA WD/O RAMAJI GOBARJI DABHI	MR MEHUL SHARAD SHAH,MR RJ GOSWAMI	MANGALCHAND BASTIRAMJI NAYI,RAMCHANDRA HARIRAM SUTHAR,NEW INDIA INSURANCE CO. LTD.,ORIENTAL INSURANCE CO.LTD.,HASMUKHBHAI PARSOTTAMBHAI BAROT DECD. THRO' HEIRS JASHOD,JASHODABEN WD/O HASMUKHBHAI PARSOTTAMBHAI BRAHMBHATT,JIGYASHABEN HASMUKHBHAI BRAHMBHATT,PARAS HASMUKHBHAI BRAHMBHATT,HIRALBEN HASMUKHBHAI BRAHMBHATT,GIRDHARISINGH BHAIROSINH RATHOD	,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR PRAKASH K JANI,MR AJAY R MEHTA
10566	FA/1007/2001	03/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKOR AMAJI KESHAJI,	NOTICE SERVED
10567	FA/1028/2001	12/02/2015	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PADMABEN D BHANUSHALI WD/O DECD. DHIRAJLAL V BHANUSHALI,POONAM D BHANUSHALI D/O LATE DHIRAJLAL BHANUSHALI,HITESH DHIRAJLAL BHANUSHALI S/O LATE DHIRAJLAL BHANUSHALI,RATANBEN VISHRAM BHANUSHALI M/O LATE DHIRAJLAL BHANUSHALI,CHANDRA OFFSHORE & MARINE SUPPLY COMPANY	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10568	FA/1032/2001	16/08/2011	AJITSINH BHAVSINH JADEJA,	MR DIPAK R DAVE,MR KETAN I ACHARYA	PRAKASHCHANDRA SHOBNAGYAMALJI JAIN,MANJULABEN PRAKASHCHANDRA,UNION OF INDIA,UNION OF INDIA,DIVISIONAL SUPERINTENDANT,BAHADURSINH NARSINH [DECD.THRO.HEIRS],INDIRA BAHADURSINH GOHIL,ARVINDSINH BAHADURSINH GOHIL,DHIRUSINH BAHADURSINH GOHIL,KALPNABA,D/O BAHADURSINH GOHIL	,NOTICE SERVED,MR MUKESH A PATEL,MR SS SHAH,MR HRIDAY BUCH
10569	FA/1036/2001	25/02/2016	BHUPATBHAI SHAMATBHAI KANALA LEGAL HEIRS OF DECEASED,SMT.NIRMALABEN BHUPATBHAI KANALA,PRADIP BHUPATBHAI KANALA,MINOR SEJALBEN BHUPATBHAI KANALA,MINOR MAHIPAT BHUPATBHAI KANALA,SHAMATBHAI BHIKHABHAI KANALA,LADUBEN SHAMATBHAI KANALA	ARUN M PAUL	BHIKHABHAI HADABHAI AHIR,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR AJAY R MEHTA,MR HS MUNSHAW
10570	FA/1037/2001	25/02/2016	RAMJIBHAI MALABHAI BABARIA,	ARUN M PAUL	BHIKHABHAI HADABHAI AHIR,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD.,BHUPATBHAI SAMATBHAI KANALA,GAURIBEN POPATBHAI MORADIA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED BY DS,MR AJAY R MEHTA,MR HS MUNSHAW,MR DAKSHESH MEHTA
10571	FA/1048/2001	16/01/2012	SALIGRAM RAMHARAKH PATEL,	MR TARESH J BHATTJI	AN VOHRA,SN VOHRA,UNITED INDIA INSURANCE CO. LTD,DIPIKABEN PRANLAL MAHIDARIYA,PRANLAL BHANJIBHAI MAHIDARIYA,JAYANTIBHAI BHANJIBHAI MAHIDARIYA,ORIENTAL INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,MR AJAY R MEHTA,MR KK NAIR,MS PAURAMI B. SHETH
10572	FA/1049/2001	25/04/2017	GENERAL MANAGER ONGC,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,GAMAJI ADAJI THAKORE DECD. THRO' HEIRS PRAHLADJI G THAKOR,PRAHLADJI GAMAJI THAKORE,SUKHAJI GAMAJI THAKORE	,MR AV PRAJAPATI,MR PANKAJ K SONI
10573	FA/1050/2001	25/04/2017	GENERAL MANAGER ONGC,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BABUJI ADAJI THAKORE	,MR PANKAJ K SONI
10574	FA/1071/2001	11/12/2013	SURAT MUNICIPAL CORPORATION,	M/S TRIVEDI & GUPTA	AMRUTLAL NAIK & CO.,	NANAVATI & NANAVATI
10575	FA/1080/2001	28/08/2008	AMBICAPRASADSINH JAYRAPURAJSINH JADEJA,	NANAVATY ADVOCATES	MANOHARSINHJI PRADUMANSINHJI JADEJA,PRAMELARAJE PRADUMANSINHJI JADEJA,PRAHLADSINH PRADYUMANSINH JADEJA,HEIRS OF DECD. JAYRAGHURAJSINHPRADUMANSINH JADEJA,GITAKUMARIBA JAYRAGHURAJSINH JADEJA,JITENDRASINH JAYRAGHURAJSINH JADEJA,MOHINIKUMARIBA PRADUMANSINHJI JADEJA,SURYAKANTBHAI PATEL,CHANDRAKANT PRAHLADBHAI PATEL,	,NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),(MR JR NANAVATI),MS PARUL P VASAVADA
10576	FA/1103/2001	31/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	UNNATI PUMPS (P) LTD.,	RULE SERVED BY DS
10577	FA/1113/2001	03/09/2010	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	CASTING CORP.,	RULE SERVED
10578	FA/1117/2001	21/12/2020	SHARDABEN JASHMATBHAI,RAMABEN JASHMATBHAI	MR. ZALAK B PIPALIA	GUNVANT JASHMATBHAI BANUGORIA,	JENIL M SHAH
10579	FA/1118/2001	27/03/2009	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAJESH NARESHBHAI MEHTA,ANVARBHAI UMARBHAI GHANCHI	NOTICE UNSERVED,MR HRIDAY BUCH
10580	FA/1159/2001	09/03/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	JOGINDER PUTSINH THAKORE,RAJKUMAR CHHIDWAD DELETED AS COURT ORDER DTD,13-02-2012.,RAJENDRA BHIMSINH RATHOD DELETED COURT ORDER DATED,13-02-12.,UNITED INDIA INSURANCE CO LTD.	DELETED,MR VIBHUTI NANAVATI,MR MTM HAKIM

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10581	FA/1160/2001	22/02/2012	TRANSPORT MANAGER,	MR ADIL R MIRZA	NATHIBEN,WD/O MAVAJIBHAI VANKAR,MINOR PRAVINBHAI MAVAJIBHAI,BABUBHAI MAVAJIBHAI,KAMUBEN MAVAJIBHAI,JASHODABEN MAVAJIBHAI,RESABEN MAVAJIBHAI,SEVAKRAM BHOJRAJMAL SINDHI	RULE NOT RECD BACK,RULE SERVED,MR BHARAT JANI
10582	FA/1162/2001	15/12/2011	ORIENTAL INSURANCE CO. LTD.,	MR MA PAREKH	BHUMIBA HARDEVSINH SARVAIYA DECD. THRO' HEIRS HARDEVSINH,HARDEVSINH GAMBHIRSINH SARVAIYA,KANAKBA HARDEVSINH SARVAIYA,RAVINDRAJI HARDEVSINH SARVAIYAMINOR,HETALBA HARDEVSINH SARVAIYA MINOR	,MR MEHUL S SHAH,(MR SURESHM SHAH)
10583	FA/1163/2001	16/08/2011	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER (O&M)	MR SP HASURKAR,MR NK MAJMUDAR	PANCH RATNA STEEL ROLLING MILLS,	MR PRAKASH K JANI
10584	FA/1260/2001	15/12/2011	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	BHARATBHAI DHIRUBHAI LAKUM DECD. THRO' HEIRS DHIRUBHAI,DHIRUBHAI SAMANTBHAI LAKUM F/O DECEASED,TOLIBEN DHIRUBHAI LAKUM MOTHER OF DECEASED,POPATBHAI MAVJIBHAI DABHI	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10585	FA/1261/2001	27/04/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	BIPINBHAI MAGANLAL DHANDHUKIA DECD. THRO' HEIRS VIJYABEN,VIJYABEN MAGANLAL DHANDHUKIA,MAGANLAL HIRABHAI DHANDHUKIA,VIKRAMBHAI BHAGWANBHAI DEVADIA,INSURANCE COMPANY, NEW INDIA ASSURANCE CO. LTD.,THOBHANBHAI BIJALBHAI BHARWAD DRIVER & OWNER	,RULE SERVED,MR MRUGEN K PUROHIT,MS LILU K BHAYA,(MR ANAND L SHARMA)
10586	FA/1291/2001	10/05/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	JASVANTSINH FATESINH HANDA,BHARATBHAI DAHYABHAI RATHOD,SUBHASHCHANDRA NANALAL PALSHAIYA,GANGAPRASAD & SUBHASHCHANDRA TIVARI,VISHWANATHSINH SHANALSINH BINDARASHRI	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MS MAMTA R VYAS
10587	FA/1308/2001	05/12/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KASHIBEN PRANLAL EDUCATION TRUST,	MR NAVIN K PAHWA,THAKKAR AND PAHWA ADVOCATES
10588	FA/1315/2001	14/03/2012	GUJARAT STATE ROAD TRANSPORT COPORATION,	MRS VASAVDATTA BHATT	SAROJBEN,W/O DECD.BHARATBHAI NARSINHBHAI PATEL,DAHIBEN NARSINHBHAI PATEL,M/O DECD.BHARATBHAI N PATEL,NARISNHBHAI RAMABHAI PATEL, F/O DECD.BHARATBHAI N PATEL,RAMAJI NATHAJI THAKOR	NOTICE SERVED,MR SANJAY M AMIN
10589	FA/1435/2001	23/11/2010	SPECIAL LAND ACQUISITION OFFICER NO. 1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALJIBHAI LILABHAI DESAI,	RULE SERVED
10590	FA/1436/2001	23/11/2010	SPECIAL LAND ACQUISITION OFFICER NO. 1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS PARSHOTTAMDAS PATEL,	RULE SERVED
10591	FA/1437/2001	23/11/2010	SPECIAL LAND ACQUISITION OFFICER NO. 1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHELABHAI MAGANDAS PATEL DECD.THRO' HEIRS CHIMANBHAI C PATEL,CHIMANBHAI CHELDAS PATEL	,RULE SERVED
10592	FA/1438/2001	23/11/2010	SPECIAL LAND ACQUISITION OFFICER NO. 1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL PARSHOTTAMDAS THRO' HEIR SHIVABHAI SOMABHAI PATEL,SHIVABHAI SOMABHAI PATEL	,RULE SERVED
10593	FA/1439/2001	23/11/2010	SPECIAL LAND ACQUISITION OFFICER NO. 1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI PARSHOTTAMDAS PATEL,	RULE SERVED
10594	FA/1493/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHBHAI MOTIBHAI PATEL,	MR PRASHANT MANKAD
10595	FA/1494/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSINH BHAGWANSINH PADHIYAR,	MR PRASHANT MANKAD
10596	FA/1495/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHVINKUMAR SHIVSHANKER BHATT,	MR PRASHANT MANKAD
10597	FA/1496/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI HIRABHAI,	MR PRASHANT MANKAD

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10598	FA/1497/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MALSINH PARMAR,	MR PRASHANT MANKAD
10599	FA/1498/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASLAMBHAI RAHEMANBHAI,	MR PRASHANT MANKAD
10600	FA/1502/2001	09/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	RAJESH LAXMAN VAGHELA,TULSABEN RAJESH VAGHELA,DINESH RAJESH VAGHELA,ANJALI RAJESH VAGHELA,AMIN IBRAHIM SUMRA,DHANJI JATHUBHAI KERASIA,JUSAB IBRAHIM THEBA	DELETED,RULE SERVED, (MR SURESHM SHAH)
10601	FA/1503/2001	24/12/2009	GSRTC,	MR DIPAN DESAI	KANUBHAI S SHUKLA,K.ABDUL GANI & CO.	NOTICE NOT RECD BACK,MS SHABANA A MANSURI
10602	FA/1518/2001	27/04/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SAIRABIBI WD/O YASINBHAI GANIBHAI PATEL,FARJANA YASINBHAI PATEL,SABERA YASINBHAI PATEL,AASIF YASINBHAI PATEL,SHAILESHBHAI G PATEL	RULE SERVED,SERVED BY RPAD (R),MR SANDIP C SHAH
10603	FA/1522/2001	04/10/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SAROJBEN SATYANARAYAN KABRA,SANJIVKUMAR CHANDRAVADAN DAMANI	MR NM KAPADIA
10604	FA/1524/2001	01/12/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ISHWARBHAI P PATEL,	MR PRAVIN GONDALIYA
10605	FA/1527/2001	21/07/2015	GOHIL BABUBHAI AMARSINH,PATEL BHAGWATIBEN MADHUBHAI,PATEL HEMANTKUMAR JIVANLAL,SHAH KOKILABEN BHARATBHAI,PATEL KANCHANBEN BHIKHABHAI,PRAJAPATI RANCHHODBHAI MALJIBHAI	MR. JAY M THAKKAR	GUJARAT ELECTRICITY BOARD,SHARDA OIL INDUSTIRES,PATEL MAHENDRABHAI BALDEVBHAI,PATEL KAILASHBEN BALDEVBHAI,PATEL MANGUBEN BALDEVBHAI,PATEL HANSABEN ANILKUMAR,PATEL PRAKASHBHAI NARANBHAI	DELETED,RULE SERVED,MR AD OZA
10606	FA/1528/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR DIPAN DESAI	PATEL RAIBEN KACHARABHAI,PATEL BABIBEN KACHARABHAI,PATEL CHANDUBHAI RAMDAS,PATEL JADIBEN KACHARABHAI,PATEL RAMILABEN KACHARABHAI,PATEL SHANTABEN KACHARABHAI,PATEL NAYANABEN KACHARABHAI,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR EE SAIYED,MR NASIR SAIYED
10607	FA/1529/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR DIPAN DESAI	PATEL MANGALDAS JOITARAM,PATEL BHOGILAL JOITARAM,PATEL BABULAL JOITARAM,PATEL RAJENDRAKUMAR JOITARAM,DISTRICT COLLECTOR	,MR SURESH S PATEL,MR HB DESAI
10608	FA/1530/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR DIPAN DESAI	PATEL NAVINCHANDRA AMBALAL,PATEL KIRTIKUMAR AMBALAL,PATEL SURESHKUMAR AMBALAL,PATEL KANAIYALAL AMBALAL,DISTRICT COLLECTOR	,MR SURESH S PATEL,MR HB DESAI
10609	FA/1531/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR DIPAN DESAI	VORA BACHUBHAI HAJI ALLARAKHA,VORA ANVARBHAI(ANUBHAI)HAJI ALLARAKHA,VORA BABUBHAI HAJI ALLARAKHA,VORA NURMAHAMAD HAJI ALLARAKHA,VORA GANI MAHAMAD HAJI ALLARAKHA,DISTRICT COLLECTOR	,MR PARESH M DAVE
10610	FA/1532/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	NOTICE SERVED,MR DIPAN DESAI	HIERS OF DECD.PATEL KACHARABHAI RAMDAS,PATEL RAIBEN KACHARABHAI,PATEL BABIBEN KACHARABHAI,PATEL CHANDUBHAI RAMDAS,PATEL JADIBEN KACHARABHAI,PATEL RAMILABEN KACHARABHAI,PATEL SHANTABEN KACHARABHAI,PATEL NAYANABEN KACHARABHAI,DISTRICT COLLECTOR	,MR EE SAIYED,MR NASIR SAIYED
10611	FA/1533/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	NOTICE SERVED,MR DIPAN DESAI	SETA YAMINABEN ABDULBHAI,PATHAN JENBEN MAHAMADBHAI,BELIM JUBEDABEN AHMADBHAI,DISTRICT COLLECTOR	,MR SURESH S PATEL
10612	FA/1534/2001	11/11/2011	AGRICULTURAL PRODUCE MARKET COMMITTEE,	NOTICE SERVED	BAI JIVI W/O.MAGANBHAI DAYALJIBHAI,DISTRICT COLLECTOR	,MR HB DESAI

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10613	FA/1535/2001	06/05/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NIRMALABA HARDEVSINH ZALA,MASTER SURYADEEPSINH HARDEVSINH,ASMITABA HARDEVSINH,DEVSHI MURJI BHUDIYA,DEVSHI MURJI BHUDIYA,DHARMENDRASINH HARVIJAYSINH GOHIL,YOGISHRI TRILOKNATHJI GURU SINCE DECEASED TH'HIS HEIR,SHRI SHERNATH BAPU GURU YOGISHRI TRILOKNATHJI,UNITED INDIA INSURANCE CO. LTD	,RULE SERVED,MS MEGHA JANI
10614	FA/1536/2001	14/03/2012	GSRTC,	MR UI VYAS	MITHUSINH PANNASINH CHAUHAN,NATAVARSINH. C. BHOI. ADULT, SERVICE.	NOTICE SERVED,HL PATEL ADVOCATES
10615	FA/1575/2001	02/03/2012	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HAJARABIBI WD/O ABDULKADIR HUSENBHAI SINDHI,DILISADBANU ABDULKADAR SINDHI,SAHIRATABANU ABDULKADAR SINDHI,SHAMSHADBANU ABDULKADAR SINDHI,HUSENBHAI JAFARBHAI SINDHI,JAMABHAI LAXMANBHAI PATEL DECDTHRO' HEIRS KAKUBEN WD/O JAMA,KAKUBEN WD/O JAMA LAXMAN,DARGABEN W/O KHEMA RANCHHOD,RUPABEN W/O VASTA VIHA,DIWALIBEN @ BHANIBEN W/O JIVRAJ MAVA,SHANTABEN W/O MANA RANCHHOD,KARSANBHAI S/O JAMA LAXMAN,RUPABHAI JAMABHAI,VASTABHAI JAMABHAI,KALABHAI JAMABHAI,STATE OF GUJARAT,ORIENTAL INSURANCE CO. LTD.,MULABHAI RUGHNATHBHAI PATEL	,GOVERNMENT PLEADER,NOTICE SERVED,RULE NOT RECD BACK,(MR JD AJMERA),MR HIMANSU M PADHYA
10616	FA/1600/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.BHAYA MERAMAN NANDANIYA,NATHIBEN MERAMANBHAI,YOGESHKUMAR LABHSHANKAR ADHYAROO	RULE SERVED,MR PRAVIN GONDALIYA,(MR VIVEK N MAPARA)
10617	FA/1601/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KALUBHA JILUBHA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	RULE SERVED,RULE UNSERVED
10618	FA/1602/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.HARIBA KHANUHBA JADEJA,NIRMALSINH KHANUBHA JADEJA,VARSHABA KHANUBHA JADEJA,HARSHABA KHANUBHA JADEJA,PRADYUMANSINH KHANUBHA JADEJA,KHANUBHA MADHUBA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	,RULE SERVED,RULE UNSERVED
10619	FA/1603/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HANSABA,W/O SADUBHA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	RULE SERVED,RULE UNSERVED
10620	FA/1604/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.REVTUBHA MANUBHA JADEJA,JILUBHA MANUBHA JADEJA,HARUBHA MANUBHA JADEJA,RANJITSINH MANUBHA JADEJA,MANGALSINH MANUBHA JADEJA,AJITSINH MANUBHA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	,RULE SERVED,RULE UNSERVED
10621	FA/1605/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.USHABA REVTUBHA JADEJA,JILUBHA MANUBHA JADEJA,HAROOBHA MANUBHA JADEJA,RANJITSINH MANUBHA JADEJA,MANGALSINH MANUBHA JADEJA,AJITSINH MANUBHA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	,RULE SERVED,RULE UNSERVED
10622	FA/1606/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.RAJENDRASINH REVTUBHA JADEJA,JALUBHA MANUBHA JADEJA,HAROOBHA MANUBHA JADEJA,RANJITSINH MANUBHA JADEJA,MANGALSINH MANUBHA JADEJA,AJITSINH MANUBHA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	,RULE SERVED,RULE UNSERVED
10623	FA/1607/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.LAGDHIRSINH SADUBHA JADEJA,LAGHDHIRSINH SADUBHA JADEJA,HANSABA SADUBHA JADEJA,YOGESHKUMAR LABHSHANKAR ADHYAROO	,RULE SERVED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10624	FA/1608/2001	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JAGITA VIRJI @ VELJI NARANSHA,KANTABEN VIRJIBHAI JAGATIYA,YOGESHKUMAR LABHSHANKAR ADHYAROO	RULE SERVED,RULE UNSERVED,MR RC KAKKAD
10625	FA/1610/2001	22/02/2012	GSRTC,	MR UI VYAS	RAHIMBHAI AHMEDBHAI PARASARA,BALVANTSINH BHIMJIBHAI JADEJA	RULE SERVED,RULE UNSERVED
10626	FA/1612/2001	22/02/2012	GSRTC,	MR UI VYAS	MAHEBUBKHAN RASULKHAN PATHAN DECD.THR'HEIRS,RASULKHAN UMARBHAI PATHAN (FATHER),AISHABEN RASULKHAN PATHAN (MOTHER),YUSUFBHAI RASULKHAN PATHAN (BROTHER),BALVANTSINH BHIMJIBHAI JADEJA,BALVANTSINH BHIMJIBHAI JADEJA DEL. AS PER CRT ORD.DT.16.1.12	,DELETED,RULE SERVED
10627	FA/1617/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VECHATA BHUNIYA RATHWA(MINOR),VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10628	FA/1618/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NARSING BADGA RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10629	FA/1619/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINOR BHARSING RATHWA,THRO' BHURA KALIA RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10630	FA/1620/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SINGA KANGLA RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	UNSERVED EXPIRED (N),MR PK HANDA
10631	FA/1621/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINOR ISALI KARKINDIYA RATHWA,THRO'KARKINDIYA TETIYA RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10632	FA/1622/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MURKHIBEN BHODIYABHAI RATHWA,RANGLABHAI B RATHWA,BHAVSING B RATHWA,NAVINBHAI B RATHWA,RAMTIBEN B RATHWA,KAMLIBEN B RATHWA,JANUDIBEN B RATHWA,VIRSINGBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	UNSERVED EXPIRED (N),MR PK HANDA,SUNITA S CHATURVEDI
10633	FA/1623/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULJIBHAI NAKATIYA RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	UNSERVED EXPIRED (N),MR PK HANDA
10634	FA/1624/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NAYAKABHAI DALUBHAI RATHWA,SURATIBEN NAYAKABHAI RATHWA,VIRSINGBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	UNSERVED EXPIRED (N),MR PK HANDA
10635	FA/1625/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NAYAKABHAI MANIYABHAI RATHWA,PANGADIBEN NAYAKABHAI RATHWA,VIRSINGBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	UNSERVED EXPIRED (N),MR PK HANDA
10636	FA/1626/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.SABARIBEN KANNYABHAI RATHWA,FULJIBHAI KANYABHAI RATHWA,GHOSALYBEN KANYABHAI RATHWA,SUMALABHAI KANYABHAI RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	UNSERVED EXPIRED (N),RULE NOT RECD BACK,MR PK HANDA
10637	FA/1627/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINOR DESING GULJI RATHWA, THRO'GULJI NAKATIYA RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10638	FA/1628/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MURKHIBEN BHOHIYABHAI RATHWA HEIR OF DECD.BHAVSING BHURIYA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA,SUNITA S CHATURVEDI

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10639	FA/1629/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINOR MESHALIBEN LALSIYA RATHWA'S GUARDIAN BALUBHAI,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10640	FA/1630/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JAGALABHAI KALIYABHAI RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10641	FA/1631/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ANITABEN KUTURBHAI RATHWA'S GURADIAN KUTURBHAI G RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10642	FA/1632/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SAMAYDABHAI NAYKABHAI RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	RULE NOT RECD BACK,MR PK HANDA
10643	FA/1633/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VESTIBEN DAMSINGBHAI RATHWA,VIRSINGHBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10644	FA/1634/2001	30/10/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NANDUBHAI GUJIYABHAI RATHWA,DADHIBEN NANDUBHAI RATHWA,VIRSINGBHAI BALUBHAI RATHWA,SURYAKANT MOHMMEDBHAI & CO.	MR PK HANDA
10645	FA/1635/2001	16/07/2012	NOBEL STEEL,	MR KG SUKHWANI	O N G C,	
10646	FA/1658/2001	15/12/2011	GSRTC,	MR HS MUNSHAW	MITHU BAVA PADHIAR F/O LATE SUMAR MITHU BAVA,BACHIBHAI MITHU PADHIAR M/O SUMAR MITHU BAVA PADHIAR,KADAR MITHU PADHIAR S/O SUMAR MITHU BAVA PADHIAR,SIKANDAR MITHU PADHIAR S/O SUMAR MITHU BAVA PADHIAR,MEGHA MITHU PADHIAR D/O SUMAR MITHU BAVA PADHIAR,HARVADAN SHANKARLAL KEVADIA,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,(MR SURESHM SHAH),MR SHASHIKANT S GADE
10647	FA/1665/2001	16/01/2012	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	SONIA VASUDEV SINDHI MINOR THRGAURDIAN & FATHER VASUDEV,GAFURBHAI KARIMBHAI MANSURI	RULE UNSERVED,MR BHARAT JANI
10648	FA/1735/2001	01/12/2010	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	FLORA INDUSTRIES,	MR NM KAPADIA
10649	FA/1737/2001	01/12/2010	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	KHODIYAR INDUSTRIES,	MR NM KAPADIA
10650	FA/1750/2001	06/07/2015	VIMLABEN VENISHANKER TRIVEDI THRO'POA IQBAL YAKUBBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,(MR NIRZAR S DESAI)
10651	FA/1751/2001	10/10/2013	BD SORATHIA,	MR KG SUKHWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
10652	FA/1753/2001	15/12/2011	GSRTC,	MRS VASAVDATTA BHATT	BADHUBEN HAMIRSINGH,WD/O DECD.HAMIRBHAI,JALUBEN HAMIRSINGH,MINOR D/O DECD.HAMIRBHAI,DAHIBEN HAMIRSINGH,D/O DECD. HAMIRBHAI,PINABEN HAMIRBHAI MINOR D/O DECD.HAMIRBHAI,BUDHABHAI HAMIRBHAI MINOR S/O DECD.HAMIRBHAI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10653	FA/1770/2001	05/03/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	KAILASH HARDASBHAI (MINOR)THR'HARDASBHAI RAYMALBHAI,OLYMPIC TRANSPORT,TEJUBHA PRABHATSINH JADEJA	RULE SERVED BY DS,MR DIVYESH SEJPAL,MR HARESH N JOSHI
10654	FA/1810/2001	14/08/2018	MEHBOOB ABDULBHAI SAIYAD,	MR TR MISHRA	PARSHWANATH INDUSTRIES,ADMINISTRATOR/EMPLOYER, HASIDBHAI MEHTA & KIRITBHAI	RULE SERVED,(MRS MAUNA M BHATT)

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10655	FA/1811/2001	19/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	FATMABIBI HASANALI,SINCE DECEASED THRO'HEIRS,RESP.2 & 3,SHAKINABIBI HASANALI SISTER OF DECEASED,BAVAMIYA HASANALI BROTHER OF DECEASED,CASTLE ROCK SEAFOODS LTD.	UNSERVED EXPIRED (N),MR RC KAKKAD,MS SEJAL K MANDAVIA,MR LR PATHAN
10656	FA/1813/2001	19/01/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHANTUBA W/O DEVENDRASINH JADEJA,RAJVI D/O DEVENDRASINH JADEJA,NARVINSINH DHANUBA JADEJA,MANSINH RAMSINH ZALA,SHAMJI GOPAL GAGAL	RULE SERVED,MS NIYATI K SHAH,MR.D K.PUJ
10657	FA/1816/2001	01/03/2012	ORIENTAL INSURANCE CO. LTD.,	(MR DEEPAK M SHAH)	MANIBEN MAGJI HARIJAN WD/O LATE MEGJI TETHABHAI HARIJAN,SAVITRI MEGJI HARIJAN,NILESH MEGJI HARIJAN,ASHWIN MEGJI HARIJAN,JETHABHAI BHIMAJI HARIJAN,HIRABEN JETHABHAI HARIJAN,NOT KNOWN,VISHRAM CHUNILAL CHAVDA	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10658	FA/1818/2001	11/05/2012	HALAR MARITIME AGENCIES,	MR NK MAJMUDAR	GUJARAT MARITIME BOARD,	MR PR NANAVATI
10659	FA/1819/2001	14/03/2012	MITHUSINH PANNASINH CHAUHAN,	HL PATEL ADVOCATES	NATVARSINH CHANDRASINH BHOI,GSRTC	NOTICE SERVED,MR UI VYAS
10660	FA/1835/2001	05/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	ALABHAI MENANDBHAI MARAND F/O LATE KANKUBEN,SATIBEN ALA MARAND S/O LATE KANKUBEN,BABIBEN ALA MARAND S/O LATE KANKUBEN,SHAMJI ALA MARAND B/O LATE KANKUBEN,TARASING BHAVANSING,BABULAL A SANGHAVI	NOTICE SERVED,(MR SURESHM SHAH),MR AR GUPTA
10661	FA/1836/2001	05/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	ALABHAI MENANDBHAI MARAND F/O LATE KANKUBEN,BABU ALA MARAND S/O LATE JAMUBEN,MOTI ALA MARAND S/O LATE JAMUBEN,SATIBEN ALA MARAND D/O LATE JAMUBEN,BABIBEN ALA MARAND D/O LATE JAMUBEN,SHAMJI ALA MARAND S/O LATE JAMUBEN,TARASING BHAVANSING,BABULAL A SANGHAVI	NOTICE SERVED,(MR SURESHM SHAH),MR AR GUPTA
10662	FA/1837/2001	05/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	AHIR BAWA DAHIBEN JIWA,TARASING BHAVANSING,AV JOSHI & CO.,BABULAL A SANGHAVI	NOTICE SERVED,(MR SURESHM SHAH),MR AR GUPTA
10663	FA/1838/2001	05/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	DHANIBEN NARAN DANGAR,TARASING BHAVANSING,BABUBHAI A SANGHAVI	NOTICE SERVED,(MR SURESHM SHAH),MR AR GUPTA
10664	FA/1844/2001	09/07/2012	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR,MS ANU S VERMA	RAJKAMAL ASSOCIATION THRO' CHAIRMAN/SECRETARY RAJNIKANT,	RULE SERVED BY DS,MR NM KAPADIA
10665	FA/1845/2001	16/08/2011	LALJIBHAI JIVABHAI SANGANI,	MR JITENDRA MALKAN	NAVAGAM GRAM PANCHAYAT,	MS YAMINI J DESAI
10666	FA/1886/2001	30/04/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	NIRADEVI SURENDRASING RAJPUT,UDAYSING SURENDRASING RAJPUT,BHARTIBEN SURENDRASING RAJPUT,SHAKTISING SURENDRASING RAJPUT,MUNSISING SUKHDEVSING RAJPUT,KALAVATIDEVI MUNSISING RAJPUT,MAHADEVBHAI RATANBHAI RAJGOR,DASHRATHBHAI DAHYABHAI BAROT,RAMESHBHAI VALABHAI CHAVDA,SHAILESHBHAI SUNDARJIBHAI SURELIYA,UNITED INDIA INSURANCE CO. D	RULE SERVED,RULE UNSERVED,MR GG MULTANI
10667	FA/1943/2001	13/07/2017	RAJESHBHAI SURESHBHAI KAKKAD,KAMLESHBHAI SURESHBHAI KAKKAD,BHAVNABEN DHARMENDRABHAI PAUN	MS PAURAMI B. SHETH	BHIKHABHAI ODHAVJIBHAI DESAI,UNITED INDIA INSURANCE CO. LTD,GIRISHBHAI JAMNADAS KAKKAD,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED BY DS

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10668	FA/1944/2001	07/05/2012	GUJ.STATE ROAD TRANSPORT CORP,	MR UI VYAS	HIMMATBHAI BABHUBHAI DARJI,	MR TULSHI R SAVANI
10669	FA/1945/2001	21/02/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAMAD SAHEB HINGORJA,ARVIND SHAMBHUBHAI THACKER,DAYABHAI KARMSI PATEL	RULE SERVED,(MR SURESHM SHAH)
10670	FA/1947/2001	10/01/2012	URMILABEN GAJUBHAI PATEL,PARIMALKUMAR GAJUBHAI PATEL,AMISHAKUMARI GAJUBHAI PATEL,KINNARIKUMAR MINOR THRO' MOTHER & GUARDIAN URMILABEN,KAVALIBEN CHHANABHAI PATEL	MR ZUBIN F BHARDA	ASHOKBHAI JAIRAMBHAI HALPATI,GOKALBHAI MORARBHAI PRAJAPATI,ORIENTAL INSURANCE COMPANY	NOTICE SERVED,MR DEVESH A BHATT
10671	FA/1948/2001	30/09/2010	KANCHANBEN MAHESHBHAI PATEL,NIMESHBHAI MAHESHBHAI PATEL,GRISMABEN MAHESHBHAI PATEL,RAGINIBEN MAHESHBHAI PATEL,CHHAGANBHAI BHAGWANJI PATEL	MR ZUBIN F BHARDA	BABLABHAI CHAMARBHAI BARIA,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HS MUNSHAW,MS ROOPAL R PATEL
10672	FA/1950/2001	22/09/2009	PATEL SHAMALBHAI GOKABHAI ROAD,PATEL BHIKHABHAI GOKABHAI NO HEIR,PATEL KHUSHALBHAI JETHABHAI,PATEL JETHABHAI SHANKERBHAI	MR PRAKASH K JANI,MR HIMANSU M PADHYA	PATEL GANESHBHAI JETHABHAI,PATEL VELABHAI JETHABHAI,PATEL MANABHAI JETHABHAI,PATEL SHAMALBHAI JETHABHAI,PATEL MAGANBHAI BECHARBHAI,PATEL RAMESHBHAI BHIKHABHAI,PATEL VIRABHAI JOITABHAI,PATEL NAGARBHAI JOITABHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR MEHUL H RATHOD
10673	FA/1970/2001	09/02/2012	NARANBHAI SHIVDAS PATEL,	(MR DIPAK C RAVAL)	P.G.NAIR (PUTANIKAR GOPAL NAIR),ASHOK LEYLAND LTD.,NEW INDIA INSURANCE CO LTD.	NOTICE SERVED,SERVED BY RPAD (N),MR SANDIP C SHAH
10674	FA/1971/2001	29/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR UI VYAS	VEENABEN MUKESH GADHVI,JASHODABEN KARMANI GADHVI,NIDHI MUKESH GADHVI	NOTICE SERVED,MS NIYATI K SHAH,MR.D K.PUJ
10675	FA/1972/2001	06/04/2010	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	JAY @ JAGUBHAI GOVINDBHAI,GIGABHAI BAVBHAI SHIYAL	(MR HM PRACHCHHAK),MR DIVYESH SEJPAL
10676	FA/1973/2001	16/01/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	AMAD YAKUB MUGRANI,RAZIYABAI AMAD MUGRANI,RESHANBI AMAD MUGRANI,SAIDABAI AMAD MUGRANI,SHABIR AMAD MUGRANI,SHABANA AMAD MUGRANI,IARFAN AMAD MUGRANI,NOORMAMAD ISHA BAPADA (AS PER COURT'S ORDER DTD.10/10/01),KASAM HAROON MUGRANI,SHANTILAL CHHAGANLAL THACKER	DELETED,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10677	FA/1974/2001	07/02/2012	NATIONAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	VARSHABEN RAVAL(DECD. THRO LEGAL HEIRS),VRAJLAL BHIMJIBHAI RAVAL,NIRMALABEN VRAJLAL RAVAL,MYAJAR SHAMJIBHAI VARCHAND,RANCHHODBHAI SHAMJIBHAI VARCHAND,NEW INDIA ASSURANCE CO.LTD.,JENIFER BOMY MUNSHI	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),RULE SERVED,MS MEGHA JANI
10678	FA/1975/2001	07/02/2012	NATIONAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	RAKESHBHAI RAVAL (DECD. THRO LEGAL HEIRS),VRAJLAL BHIMJIBHAI RAVAL,NIRMALABEN VRAJLAL RAVAL,MYAJAR SHAMJIBHAI VARCHAND,RANCHHODBHAI SHAMJIBHAI VARCHAND,NEW INDIA ASSURANCE CO.LTD.,JENIFAR BOMY MUNSHI	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MS MEGHA JANI
10679	FA/1976/2001	07/02/2012	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	PRITIBEN RAVAL(DECD. THRO HEIRS),VRAJLAL BHIMJIBHAI RAVAL,NIRMALABEN VRAJLAL RAVAL,MYAJAR SHAMJIBHAI VARCHAND,RANCHHODBHAI SHAMJIBHAI VARCHAND,NEW INDIA ASSURANCE CO. LTD.,JENIFER BOMY MUNSHI	UNSERVED EXPIRED (N),RULE SERVED,SERVED BY AFFIX. (R),(MR PK PAREKH),MS MEGHA JANI

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10680	FA/2010/2001	22/02/2012	MANAGER, AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR ADIL R MIRZA	KANKUBEN WWD/O ISHWARBHAI BABHABHAI,RAJESH ISHWARBHAI VAGHELA,REKHABEN ISHWARBHAI VAGHELA,RAMILABEN ISHWARBHAI VAGHELA,DIPAKBHAI ISHWARBHAI VAGHELA,BABHABHAI MAGANBHAI VAGHELA,HIRABEN BABHABHAI VAGHELA,MOHANBHAI BHAWARLAL BHATT	,MR ABHIJIT P JOSHI
10681	FA/2020/2001	24/08/2018	HARISHKUMAR BHAGWATIPRASAD VYAS,	MR YATIN SONI	KIRITKUMAR BHAGWATIPRASAD VYAS,SANJAYKUMAR KIRITKUMAR VYAS	MR PK GOR,SHRIKAR H BHATT
10682	FA/2109/2001	15/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	NIRMALABEN WD/O HIRJIBHAI NARAN MAHESHWARI,NARANBHAI KACHRABHAI MAHESHWRIF/O LATE HIRJIBHAI MAHESHWARI,MEGHIBAI NARANBHAI MAHESHWARI M/O LATE HIRJIBHAI MAHESHWARI,ADHYATMADEEP CHARTIBALE TRUST,BHARAT CHEMICALS INDUSTRIES	NOTICE SERVED,SERVED BY AFFIX(N),MR MEHUL S SHAH,(MR SURESHM SHAH)
10683	FA/2112/2001	09/05/2008	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.LAKHUBHAI PUNJABHAI,MANJUBEN LAKHUBHAI,NATHA LAKHUBHAI,SAMAT LAKHUBHAI,C.MEHTA TRADE LINK	,RULE SERVED,MR RC KAKKAD
10684	FA/2113/2001	09/05/2012	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	JIVABHAI BAVABHAI SONARA DECD.THRO' HEIRS KAMLABEN J SONARA,KAMLABEN JIVABHAI SONARA,KIRANKUMAR JIVABHAI SONARA,DIPAKKUMAR JIVABHAI SONARA,NANBHAI BAVABHAI SONARA,KARANSINH MANSINH JADEJA	,NOTICE UNSERVED,MR VIKRAM J THAKOR
10685	FA/2114/2001	15/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED,MS MONALI H BHATT	LILABEN HARILAL SANDHAR,MANBAI W/O ASHABHAI SANDHAR,BHARATKUMAR S/O HARILAL SANDHAR,PUNAMBEN D/O HARILAL SANDHAR,NITABEN D/O HARILAL SANDHAR,PRAVIN S/O HARILAL SANDHAR,ALIMAMED RAMJU JUEJA	RULE SERVED
10686	FA/2115/2001	17/08/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT,MR ASHISH H SHAH	JAYANTILAL PITAMBERBHAI DHANGADHARIA,SUSHILABEN PITAMBER DHANGADHARIA,DRIVER OF ST BUS NO. GJ-18-V-536,DRIVER OF ST BUS NO. GJ-4-T- 9968 [DELETED],KETANKUMAR MANHARPURI GOSWAMI,UNITED INDIA INSURANCE COMPANY	DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MS PAURAMI B. SHETH
10687	FA/2123/2001	26/11/2015	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	INDIRABEN MEGHRAJ PATEL,PRAVIN MEGHRAJ [MINOR],NILESH MEGHRAJ [MINOR],HAMENDRA MEGHRAJ [MINOR],KHEMABHAI SADABHAI PATEL,SITABEN KHEMABHAI PATEL,GORDHANBHAI DHANJIBHAI BRAHMAN,RAMJIBHAI MULJIBHAI JOSHI DELETED AS PER COURT ORDER	NOTICE SERVED,DELETED,MR JITENDRA MALKAN
10688	FA/2124/2001	26/11/2015	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	MADHUBEN DHANJIBHAI PRAJAPATI,RAJESH DHANJIBHAI PRAJAPATI [MINOR],HETAL DHANJIBHAI PRAJAPATI [MINOR],MEETALBEN DHANJIBHAI PRAJAPATI[MINOR],MEENAL DHANJIBHAI PRAJAPATI [MINOR],MANGUBEN WD/O BABABHAI JOITARAM PRAJAPATI,GORDHANBHAI DHANJIBHAI BRAHMAN,RAMJIBHAI MULJIBHAI JOSHI DELETED AS PER COURT ORDER,INDIRABEN MEGHRAJ PATEL,NEW INDIA ASSURANCE CO LTD.	NOTICE UNSERVED,DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR MP PRAJAPATI,MR JITENDRA MALKAN
10689	FA/2125/2001	26/11/2015	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	PATEL MADHAVDAS MANGALDAS,GORDHANBHAI DHANJIBHAI BRAHMAN,RAMJIBHAI MULJIBHAI JOSHI DELETED AS PER COURT ORDER,INDIRABEN MEGHRAJ PATEL,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,DELETED,RULE SERVED,MR SANDIP C SHAH,MR JITENDRA MALKAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10690	FA/2126/2001	26/11/2015	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	RAMESHCHANDRA RAMDAYAL PANDE,GORDHANBHAI DHANJIBHAI BRAHMAN,RAMJIBHAI MULJIBHAI JOSHI DELETED AS PER COURT ORDER,INDIRABEN MEGHRAJ PATEL,NEW INDIA ASSURANCE CO LTD.	DELETED,RULE SERVED,MR MP PRAJAPATI,MR SANDIP C SHAH,MR JITENDRA MALKAN
10691	FA/2127/2001	15/12/2011	JAGDISH PUNABHAI,	MS ROOPAL R PATEL	KISHORBHAI VYAS,HAKENDRASINGH C RANA,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR KL DAVE,MS LILU K BHAYA
10692	FA/2131/2001	21/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL,MR ASHISH H SHAH	KASMANI MAHMAD SADIK IBRAHIM DECD. THRO' HEIRS FATIMABEN,FATIMABEN IBRAHIMBHAI,YASMINBEN IBRAHIMBHAI,NOORJAHA IBRAHIMBHAI,GOVINDBHAI RAMBHAI,DILAVARKHAN IBRAHIMBHAI PATHAN	,RULE SERVED,(MR KISHOR M PAUL)
10693	FA/2140/2001	01/02/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THRO'ITS TRANS.MANAGER,	MR HS MUNSHAW	RAMKARAN RAMSAMUJ TRIPATHI,BEDMATI RAMKARAN TRIPATHI,MANJUBEN WD/O.VINODBHAI RAMKARAN,AFSALKHAN NURMOHMEDKHAN PATHAN	RULE SERVED,MR BHARAT JANI
10694	FA/2141/2001	01/02/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THRO'ITS TRANS.MANAGER,	MR HS MUNSHAW	SUSHILABEN ASHOKBHAI PATEL,MINOR DHARAK ASHOKBHAI PATEL,MINOR AVNI ASHOKBHAI PATEL,MAHESHBHAI KESHAVLAL PATEL	NOTICE NOT RECD BACK,MR MC BHATT,(MS NIRALI B MUNSHI)
10695	FA/2142/2001	21/10/2015	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KAMLESHKUMAR LALJIBHAI DAMOR,SHERMOHMAD SAFIMOHEMAD SHAIKH	DELETED,MR ASHUTOSH R BHATT
10696	FA/2143/2001	01/02/2012	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	JASODABEN WD/O DHANPAL GULZARILAL LODHA (RAJPUT),JAYANTIBHAI DHANPAL LODHA (RAJPUT),BABUBHAI DHANPAL LODHA (RAJPUT)	MR BHARAT JANI
10697	FA/2159/2001	27/01/2014	RAMABEN VIRPURI GOSWAMI,	(MR MOHANBHAI DESAI),MR.HIREN M MODI	ABDULHAMID VALIMOHMAD,ORIENTAL INSURANCE CO.LTD.	MR ASHISH M DAGLI,MR DAKSHESH MEHTA
10698	FA/2180/2001	10/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MARCUSBHAI FRANCISBHAI FEDALIS,CATHRINBEN MARCUSBHAI FEDALIS,SUNIL MARCUSBHAI FEDALIS,FRANCISBHAI FEDALIS,ISMAILBHAI HASUBHAI SHAIKH	NOTICE NOT RECD BACK,RULE NOT RECD BACK,MR BHARAT JANI
10699	FA/2181/2001	17/04/2017	THAMBURAM PRAHLAD JHAT,RESHMA THAMBURAM JHAT	MR NEHAL R JOSHI	GUJARAT STATE ROAD TRANSPORT CORPORATION,S.T. B. NO. GJ 1Z 3034 BUS DRIVER	
10700	FA/2208/2001	25/11/2014	TEKMAL RACHUMAL,BHAGWANDAS TEKCHAND	MR DAKSHESH MEHTA	MOHANDAS TEKCHAND,MURLIDHAR TEKCHAND	NOTICE SERVED,MR DHIRAJ M PATEL
10701	FA/2246/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAMAIYA VALUE,	MR RM RUPAREL
10702	FA/2247/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVAYAT JETHA,RAM JETHA	MR RM RUPAREL
10703	FA/2248/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GORA SAMAT,	NOTICE SERVED
10704	FA/2249/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASUR PITHA,	NOTICE SERVED
10705	FA/2250/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GIRDHAR JASA,GOVIND JASA,VIJYABEN JASA,BALUBEN JASA,KHODA MANDA	NOTICE SERVED
10706	FA/2251/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARAMSHI DEVSHI,	MR RM RUPAREL
10707	FA/2252/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAYA KALA,BHIMA KALA,GOVIND KALA	MR RM RUPAREL

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10708	FA/2253/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPAT SHAMJI,	MR RM RUPAREL
10709	FA/2254/2001	23/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPAT SHAMJI,	NOTICE SERVED
10710	FA/2261/2001	29/11/2018	SR VYAS,	MR GT DAYANI	GEB,SA SHAH, SOLE ARBITRATOR RETD. HIGH COURT JUDGE	SERVED BY AFFIX. (R),MS LILU K BHAYA
10711	FA/2262/2001	13/07/2011	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,ZALA GOPALSINH TEJSINH MOTISANG GOPALSANG	GOVERNMENT PLEADER,RULE SERVED
10712	FA/2263/2001	13/07/2011	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,ZALA CHAMPAKSINH JAVANSINH	GOVERNMENT PLEADER,RULE SERVED
10713	FA/2264/2001	13/07/2011	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,ZALA RATANSINH JESALSANG	GOVERNMENT PLEADER,RULE SERVED
10714	FA/2265/2001	13/07/2011	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RAJNI H MEHTA	SPL.LAQ OFFICER,ZALA GOPALSINH TEJSINH	GOVERNMENT PLEADER,RULE SERVED
10715	FA/2278/2001	17/04/2012	VANKA MANU RABARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KARSAN PREMJI PATEL,AMAD HAJI IBRAHIM BAFAN,ORIENTAL INDUSRANCE CO LTD.	NOTICE SERVED,SERVED BY RPAD (N),(MR MAULIK J SHELAT)
10716	FA/2283/2001	27/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	GULSMHUSSAIN NATHUBHAI,VEJABHAI DHANABHAI RATHOD	NOTICE NOT RECD BACK,MR EE SAIYED
10717	FA/2284/2001	29/11/2010	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	B.S.KIRANA CO.,	MS SD RAMI
10718	FA/2413/2001	17/10/2014	REGIONAL DIRECTOR,	MR BP BHATT	GOVINDBHAI MOTIBHAI,	MR. NISARG D SHAH
10719	FA/2437/2001	13/01/2012	HEIRS OF DECD.KANTILAL GANESHBHAI SIDDHPURA,MADHUBEN KANTILAL,BHARTIBEN KANTILAL (NOW MAJOR),DAXABEN KANTILAL (NOW MAJOR),RADHIKABEN KANTILAL,DHAVALBEN KANTILAL,RAVIBHAI KANTILAL	MR SANDIP C SHAH	KALUBHAI ABHELBHAI KATHI,HANSABEN DHANJIBHAI VALANI,INSURANCE CO.OF DCM TOYOTA,HEIRS OF DECD.HARESHBHAI RAMESHBHAI DODIA,NATIONAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR MUKESH A PATEL,MR DAKSHESH MEHTA
10720	FA/2438/2001	16/01/2012	PUNABHAI BIJIYABHAI DAMOR,	NOTICE SERVED,(MR NIRAL R MEHTA)	MAKANSINGH S/O BHERULAL,DRAUPADIDEVI W/O MASTANSINGH,UNITED INDIA INSURANCE CO LTD	UNSERVED EXPIRED (N), (MR HASMUKH THAKKER)
10721	FA/2442/2001	15/12/2014	ANILBHAI MOTIBHAI PATEL,	MS RUKHSANA M PATHAN,MS SHALINI S MAIR	MAHEBUBKHAN BARKATALI PATHAN [DELETED.],HASMATILAL NOORMOHAMMED,UNITED INDIA INSURANCE CO LTD.,SUBHASHCHANDRA CHANDULAL SHAH,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,RULE SERVED BY DS,MR AJAY R MEHTA,MR VIBHUTI NANAVATI
10722	FA/2443/2001	15/12/2014	MANJULABEN W/O KANTIBHAI GOVIDNBHAI CONTRACTOR,HARESH S/O KANTIBHAI GOVINDBHAI CONTRACTOR,JYOTSANA D/O KANTIBHAI GOVINDBHAI	(MR NALIN K THAKKER)	MAHEBUBKHAN BARKATALI PATHAN [DELETED.],HASMATALI NOORMOHAMMED,UNITED INDIA INSURANCE CO LTD.,SUBHASHCHANDRA CHANDULAL SHAH,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,RULE SERVED BY DS,MR AJAY R MEHTA,MR VIBHUTI NANAVATI

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10723	FA/2444/2001	16/01/2012	NAROTTAMBHAI RAMJIBHAI VADOR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOPAL RAMJI CHAD,NEW INDIA ASSURANCE CO LTD,GUMANSINH GOVINDSINH BUREDIYA,GUJARAT STATE ROAD TRANSPORT CORPN	NOTICE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR HM BHAGAT),MR RAJESH R DEWAL,MR GC MAZMUDAR,MR HG MAZMUDAR
10724	FA/2446/2001	16/02/2012	MAGHIBAI RAMJI HARIJAN,VELJI @ PARBAT RAMJI HARIJAN,RAMABEN RAMJI HARIJAN,SAVITA RAMJI HARIJAN,RAVJI @ PALA HARIJAN,BAIYABAI AALA HARIJAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANJI KANJI HIRANI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MS MEGHA JANI
10725	FA/2448/2001	15/12/2011	BHALABHAI JIVABHAI RABARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DESABHAI JIVABHAI RABARI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI
10726	FA/2453/2001	02/03/2012	NARANGAR BECHARGAR GUNSAI,SARASWATIBEN NARANGAR GUNSAI,BINA NARANGAR GUNSAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANSUKHLAL KANJI PATEL,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED
10727	FA/2454/2001	27/09/2013	JAYABEN KESHUBHAI HARIJAN,	(MR HM LATHIA),MS AMIBEN H LATHIA,MR PARAS H LATHIA	NAVINCHANDRA VASHRAM PATEL,VASHRAM KANJI @ HAKABHAI PATEL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS AMEE YAJNIK
10728	FA/2459/2001	26/04/2012	PRAVINBHAI BHAVANBHAI PARMAR,	MR ASHISH M DAGLI	SALIM UMAR VIRANI,ASHRAFBHAI UMARBHAI VIRANI,NATIONAL INSURANCE CO.LTD.,ABDULBHAI MUSABHAI THEBA,NUROODIN GULAMHUSSAIN,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,SERVED BY RPAD (N),MR RK MISHRA,MS MEGHA JANI
10729	FA/2462/2001	10/01/2012	PRAVINSINH FULSINH GOHI,SINCE DECD.THRU HIS HEIRS & L.RS.,GITABA WD/O PRAVINSINH F.GOHIL,VIJAYSINH S/O PRAVINSNH G.GOHIL,AGED 21 YRS.,KIRANBA S/O PRAVINSINH F.GOHILAGED,19 YRS.,MAHENDRASINH S/O PRAVINSH F. GOHIL,AGED 18 YRS.	MR MB PARIKH	MADHUSUDAN PARSHOTTAMBHAI,ORIENTAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
10730	FA/2466/2001	09/02/2012	ISMAIL BAHADUR,	MR A R SHAIKH	DRIVER OF TANKER NO. GJ-10-T-7325,SUNIL BABU SHYAM SHALU,UNITED INDIA INSURANCE CO LTD.,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED,MS AVANI S MEHTA
10731	FA/2467/2001	01/02/2012	VIRAMBHAI SHARMAN DECD. THRO' HEIRS LIRIBEN VIRAMBHAI & 5,LIRIBEN VIRAMBHAI,LILABHAI VIRAMBHAI,SHAKARBEN VIRAMBHAI,BHARMIBEN VIRAMBHAI,SHANTIBEN VIRAMBHAI,RAJU VIRAMBHAI	(MR HM PRACHCHHAK)	GHELA HARDAS KOLI DRIVER,MOHANLAL KANJIBHAI LOHANA OWNER,ORIENTAL INSURANCE CO. LTD.,BALUBHAI SARMAN THRO' HEIR BHINIBEN SARMAN	RULE SERVED,MR KK NAIR
10732	FA/2468/2001	10/01/2012	BHUPATSINH RAMSINH RATHOD,	MS BANNA S DUTTA,MR A R SHAIKH	DEVUBHA BHAGVATISINH RATHOD,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI
10733	FA/2469/2001	17/04/2012	DINESHBHAI CHIMANBHAI SHAH,	(MR NALIN K THAKKER)	JAYANTILAL ODHAVAJI RATHOD DECD.THROUGH LRS,RAJESHBHAI JAYANTILAL RATHOD,PARSOTTAMBHAI JAYYANTIBHAI RATHOD,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR
10734	FA/2474/2001	21/02/2012	JASHODABEN WD/O HASMUKHBHAI PARSHOTTAMDAS BAROT,PARSHOTTAMDAS NATTHUBAHI BAROT,KAMLABEN W/O PARSHOTTAMDAS NATHUBHAI BAROT,JIGNYABEN HASMUKHBHAI BAROT,PARAS HASMUKHBHAI BAROT,HIRALBEN HASMUKHLAL BAROT	MR PRAKASH K JANI	MANGALCHAND BANSIRAM @ BASTIRAM,RAMCHANDRA HARIRAM SUTHAR,NEW INDIA INSURANCE CO. LTD.,ORIENTAL INSURANCE CO. LTD.,GIRDHARISINH BHAIROSINH RATHOD	NOTICE SERVED,RULE UNSERVED,MR AJAY R MEHTA

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10735	FA/2475/2001	16/01/2012	KANAIYALAL VEDOMAL RAJWANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SINDHI LOHANA SHOBHRAJ SUNDERDAS,NILESH GOVIND JETHWA,NATIONAL INSURANCE CO. LTD.,KISHORKUMAR SUNDERDAS,SHAMBHUBHAI PREMJIBHAI POLIA	NOTICE SERVED,NOTICE UNSERVED,MR RK MISHRA,MS MEGHA JANI
10736	FA/2476/2001	09/02/2012	CHAKALA DEVSHI LANPAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SURESH MOHANLAL LALAN,MAHOMMAD IQBAL SAMSUDDIN ANSARI,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,SERVED BY RPAD (N),SERVED BY AFFIX(N),MR VIBHUTI NANAVATI
10737	FA/2478/2001	17/04/2012	RAHIMBHAI SAMUBHAI SHAIKH,	MR NILESH A PANDYA	VIJAYBHAI PARSOTTAMBHAI RANA,ORIENTAL INSURANCE CO. LTD.	DS AFF.NOT FILED (N)
10738	FA/2479/2001	13/08/2008	URMILABEN RAMESHCHANDRA DODIYA,MINOR SMRUTI RAMESHCHANDRA DODIYA,THRO'URMILABEN DODIYA,MINOR YUVRAJ RAMESHCHANDRA DODIYA,THRO'URMILABEN DODIYA	MR SANDIP C SHAH	SALIMBHAI USMANBHAI SATI,SANJAY G KUNDALIA,NATIONAL INSURANCE CO LTD.,H.D.MODHERA,BHARATBHAI M GAJJAR,UNITED INDIA INSURANCE CO LTD.D.O.NO.5 OFFICE AT	NOTICE SERVED,SERVED BY AFFIX(N),RULE SERVED BY DS,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH,MR AJAY L PANDAV
10739	FA/2480/2001	22/01/2014	FANCIDEVI,W/O BABUBHAI MOTIBHAI MALI,SURESHBHAI BABUBHAI MALI,MINORTHRO'FANCIDEVI B MALI,RAKHABEN BABUBHAI MALI,MINOR THRO'FANCIDEVI B MALI,BABIBEN BABUBHAI MALI,MINOR THRO'FANCIDEVI B MALI	(MR NALIN K THAKKER)	DRIVER OF TRUCK NO.GRX-4388 HAS EXPIRED,SHARAD LAXMICHAND PARIKH,INS.CO.OF TRUCK NO.GRX-4388 UNITED INDIA INS.CO.,NATARAM @ KATARAM CHIMANRAM CHAUDHARI,RANVIRSING S/O UMADSING RAJPUT,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR RAJNI H MEHTA,MR HITESH N ACHARYA
10740	FA/2481/2001	12/02/2015	PADMABEN DHIRAJLAL BHANUSHALI,POONAM DHIRAJLAL BHANUSHALI,HITESH DHIRAJLAL BHANUSHALI,RATANBEN VISHRAM BHANUSHALI	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHANDRA OFFSHRORE & MARINE SUPPLY CO.,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
10741	FA/2482/2001	21/02/2012	JIGGARKUMAR JETHALAL MEHTA,	MR NIRAV C THAKKAR	THAKATSINH MOHBATSINH SISODIA,GSRTC,SHIVRAMBHAI GANGARAM PATEL,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR HS MUNSHAW,(MR MAULIK J SHELAT)
10742	FA/2485/2001	09/02/2012	RAJIBAI KANJI AAYAR,SHANTIBEN KANJI AAYAR,GITABEN KANJI AAYAR,MANIBEN KANJI AAYAR,MEGHIBEN JIVAN AAYAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	MULAIPRASAD SHRI LALU,VORA TRANSPORT SERVICES,UNITED INDIA INSURANCE CO. LTD,SULEMAN JUSAB LOHAR,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,SERVED BY AFFIX(N),MR SANDIP C SHAH
10743	FA/2487/2001	17/04/2012	KAVITA PRAFULBHAI CHOKSI,	MR MTM HAKIM	GIRISHBHAI JAYANTILAL SHAH,NATIONAL INSURANCE CO LTD.	NOTICE SERVED
10744	FA/2490/2001	16/01/2012	JAYABEN WD/O KARSANBHAI PATEL,PRAVINKUMAR KARSANBHAI PATEL,BHARATKUMAR KARSANBHAI PATEL,SURESHKUMAR KARSANBHAI PATEL	MR ASHISH M DAGLI	MAHMADSALIM BADARUDDIN,NATIONAL INSURANCE CO LTD.,SAMERSINH PRUTHVISINH JAT,BIJENDRUSINGH RUPRAM,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK,RULE UNSERVED,MR SUNIL B PARIKH,MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10745	FA/2492/2001	21/02/2012	VANDANA RANCHHODBHAI,	MR AMAR D MITHANI,MR AMITKUMAR C BHATT	MAHIPATSING DAJIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED
10746	FA/2493/2001	09/03/2012	JUBEDA RASULKHA BALOCH,RASULKHA SUJATKHA BALOCH	MR VIMAL M PATEL	JAISUKHLAL CHUNILAL TANK,DIPAK PRINT,UNITED INDIA ASSURANCE CO. LTD	MR RR TRIVEDI,MR HITESH N ACHARYA,MR BHAVESH P TRIVEDI
10747	FA/2495/2001	16/01/2012	NANUBHAI BHANABHAI DECD THRO' HEIRS LAKHUBEN NANUBHAI,LAKHUBEN NANUBHAI,RAMESH NANUBHAI,SHAMJI NANUBHAI,DINESH NANUBHAI,GITA NANUBHAI,BHAVNA NANUBHAI	MR RC KAKKAD	SULTANBHAI KHERABHAI,JODHABHAI NANBHAI,UNITED INDIA INSURANCE CO. LTD	NOTICE UNSERVED,MS SONAL D VYAS
10748	FA/2497/2001	09/02/2012	HARILAL KANJIBHAI AAYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MULAIPRASAD SHRI LALU,VORA TRANSPORT SERVICES,UNITED INDIA INSURANCE CO. LTD,SULEMAN JUSAB LOHAR,NEW INDIA ASSURANCE CO. LTD.	,SERVED BY RPAD (N),DELETED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
10749	FA/2501/2001	21/02/2012	DILIPBHAI LAXMANBHAI HIRANI,	(MR SANDEEP N BHATT)	BABULAL PREMJI SURANI,VASANTLAL KARSANDAS PATEL,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR NAGESH C SOOD
10750	FA/2502/2001	21/02/2012	SHANTABEN MOHANLAL SHAKHWAL (SHARMA),	MR UM SHASTRI	RAMCHARAN MEHTASING GHELOT,SHIV NARAYAN,S/O GANGARAM PATEL,ORIENTAL INSURANCE CO LTD.,BHANUPRASAD CHANDMALBHAI SHAH,VALLAVBHDAS CHUNILAL PRAJAPATI,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MR DAKSHESH MEHTA
10751	FA/2503/2001	17/04/2012	PRAVINBHAI RAMJIBHAI CHAUHAN,CHANDRIKABEN PRAVINBHAI CHAUHAN	(MR PRAFUL J BHATT)	JASUBHAI BABHUBHAI ODHA,TEJAJI NATHAJI VANJARA,UNITED INDIA INSURANCE CO. LTD	,NOTICE UNSERVED,UNSERVED EXPIRED (N)
10752	FA/2504/2001	29/09/2010	KHATUBHAI SAMJI THACKER,KANTABEN KHATUBHAI THACKER	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANA MANAND AYAR,SURYAKANT RAMCHAND KALWANI,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,DELETED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
10753	FA/2506/2001	16/01/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	SELMA GOABHAI PUNJABHAI,SHANKARSINH PADAMSINH BARAD,BHAMARSINH MANSINH PARMAR,UNITED INDIA ASSURANCE CO. LTD,POPATSINH JURAWATSINH BARAD,ALIMOHMEDBHAI MIAJI MAKNAJIA	UNSERVED EXPIRED (N),RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI,MR HIMANSU M PADHYA,MR SUNIL L MEHTA
10754	FA/2507/2001	16/01/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	SELMA GOABHAI PUNJABHAI,SELMA PUNJABHAI AMRATBHAI,SHANKARSINH PADAMSINH BARAD,BHAMARSINH MANSINH PARMAR,UNITED INDIA ASSURANCE CO. LTD,POPATSINH JURAWATSINH BARAD,ALIMOHMEDBHAI MIAJI MAKNAJIA	NOTICE SERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI,MR HIMANSU M PADHYA,MR SUNIL L MEHTA

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10755	FA/2508/2001	28/01/2008	KIRTIBEN NIMESHKUMAR MEHTA,AROHI NIMESHKUMAR MEHTA	MR MTM HAKIM	CHIMANBHAI HIMATBHAI,DASHRATHBHAI PARSOTTAMBHAI,ORIENTAL INSURANCE CO LTD.,SHANTILAL KARAMCHAND MEHTA,DAMYANTIBEN SHANTILAL MEHTA	NOTICE SERVED,RULE SERVED,MR KK NAIR
10756	FA/2509/2001	16/01/2012	RAHIMABEN WD/O MOHAMADHANIF ABDULBHAI VAHORA,ABDULBHAI GAFURBHAI VAHORA,HANIFABEN ABDULBHAI VAHORA (DELETED)	DELETED,MR VA MANSURI	BALCHANDBHAI ZINABHAI TARALIA,NATIONAL INSURANCE CO LTD.,SABBIRBHAI ABDULBHAI VAHORA,NATIONAL INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR NAGESH C SOOD
10757	FA/2511/2001	13/07/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,SARDARJI VARVAJI PARMAR,SINCE DECD.THRU HIS HEIRS & L.RS.,CHANDANBA SARDARJI PARMAR,KACHHRAJI SARDARJI PARMAR,VADANSINH SARDARJI PARMAR,BHARATSINH SARDARJI PARMAR,MAFAJI CHHAGUJI PARMAR	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,RULE UNSERVED
10758	FA/2512/2001	16/01/2012	SUREKHABEN WD/O RAMESHBHAI MANGALDAS PATEL,CHIRAG RAMESHBHAI PATEL,MIHIR RAMESHBHAI PATEL,MANGALDAS ATMARAM PATEL,SHANTABEN MANGALDAS PATEL	(MR SD PATEL),MR TRILOK J PATEL	SURESHKUMAR BABALDAS PATEL,CHANDRESH RAMESHCHANDRA PARIKH,ORIENTAL INSURANCE CO.LTD.	RULE UNSERVED,MR SHALIN N MEHTA
10759	FA/2519/2001	21/02/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	V.D.PATEL & CO.,	RULE SERVED
10760	FA/2521/2001	17/09/2008	BIRLA VXL LTD.,	NANAVATI ASSOCIATES	BHARAT CHEMICALS AGENCY,	NANAVATI & NANAVATI,MR SP PALA
10761	FA/2530/2001	09/02/2012	ARVIND NARBHESHANKER BHATT,MINOR HIREN DINKERRAI BHATT, THOR'ARVIND NARBHESHANKERBHATT	MR VIMAL M PATEL	IKBAL VALIBHAI GHANCHI,GOPALBHAI TAPUBHAI DAVRA,NEW INDIA INSURANCE CO LTD.	NOTICE SERVED,MR SHALIN N MEHTA
10762	FA/2531/2001	17/04/2012	SUSHILKUMAR SHANITLAL DHUMIR,	MR DIVYESH SEJPAL	KALIDAS BAPUBHAI PARMAR,GSRTC,INAYATALI SULAMAN DELETED AS PER COURT ORDER DTD.16-1-2012.,MOLVI MOHAMADRAFIK MOHAMMAD,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR RAJNI H MEHTA
10763	FA/2532/2001	16/04/2008	DIVABEN WD/O KALABHAI FATABHAI THAKORE,BHARGAVKUMAR KALIDAS THAKORE MINOR,BHAVINIBEN KALIDAS THAKORE MINOR	MR MURALI N DEVNANI	DATTATREY BHAGWATRAI MODELE (DRIVER OF TRUCK NO.CII-7618),DILIPSI KAPOORSI BHATIA (OWNER OF VEHICLE),NATIONAL INSURANCE COMPANY	NOTICE SERVED,REFUSED SERVED (R)(70),MR SUNIL B PARIKH
10764	FA/2533/2001	25/01/2012	VINODRAY NARSINHRAY CHRISTIAN,	UNSERVED EXPIRED (N)	RAYMANBHAI MANGALBHAI PARMAR,ARVINDKUMAR HIRJIBHAI PATEL,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MR SUNIL B PARIKH
10765	FA/2534/2001	15/12/2011	VASANBHAI LAXMANBHAI AAYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANABHAI MAHADEVBHAI AAYAR,KARSANBHAI MAHADEVBHAI AAYAR,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,(MR HM BHAGAT),MR GC MAZMUDAR,MR HG MAZMUDAR
10766	FA/2536/2001	23/03/2016	DINESH JAIDEVBHAI PARMAR,	MR MTM HAKIM,(MR RS PANJWANI)	KASHMIRSINGH DARASINH SARDAR,JAIPUR GOLDEN TRANSPORT,INSURANCE CO.NOT KNOWN,CHAWLA BHAGWANSINH KRISHNAPURI GOSWAMI,MANGAPURI KRISHNAPURI GOSWAMI,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,RULE UNSERVED,MR KK NAIR
10767	FA/2537/2001	13/07/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL RAMABHAI KESHAVLAL	GOVERNMENT PLEADER,MR IM PANDYA
10768	FA/2538/2001	13/07/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,NATWARLAL PRABHUDAS PATEL	GOVERNMENT PLEADER,MR IM PANDYA

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10769	FA/2539/2001	13/07/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,AMRUTBHAI MANORDAS PATEL	GOVERNMENT PLEADER,MR IM PANDYA
10770	FA/2540/2001	13/07/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,RUGNATBHAI UGARDAS PATEL	GOVERNMENT PLEADER,MR IM PANDYA
10771	FA/2541/2001	15/12/2011	RAMANBHAI MANSUKH BHIL,	MR MA KHARADI	ARVINDKUMAR JAYANTILAL SHAH,JAYANTILAL DALSUKHBHAI SHAH (TELWALA),UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR RAJNI H MEHTA
10772	FA/2544/2001	04/05/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL,MR ASHISH H SHAH	GANGABEN WD/O SHAMBHUBHAI GIRDHARBHAI,PATEL JAGDISHKUMAR SHAMBHUBHAI,PATEL PRAVINKUMAR SHAMBHUBHAI,BECHARSINGH VECHATSINGH VAGHELA	RULE SERVED,MR BH SOLANKI
10773	FA/2545/2001	09/02/2012	GALIBEN WD/O VALSINGBHAI DOLABHAI KOLI,KANUBHAI VALSIONGBHAI KOLI,PARVATBHAI VALSINGBHAI KOLI,MASURIBEN VALSINGBHAI KOLI	MR MA KHARADI	SALIMUDDIN YAKUBBHAI KAZI,ASANDAS D BHASANI,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
10774	FA/2546/2001	17/04/2012	DHANAJIBHAI @ DHANABHAI VAJABHAI SALAT,	MR MTM HAKIM	SALIM SATTAR BAGWALA,HM VYAS,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED
10775	FA/2547/2001	12/04/2012	RANJITSINH BALUSINH RATHOD,	MR JN JADEJA	BABUJI DAHYAJI RATHOD,GANIBHAI MOHMEDBHAI MANSURI,NATIONAL INSURANCE CO. LTD.	RULE SERVED BY DS,REFUSED SERVED (R) (70),MR NAGESH C SOOD
10776	FA/2551/2001	21/02/2012	HARESHBHAI @ HITESHBHAI JAMNADAS DECD. THRO' HEIRS,JAMNADAS AMRUTLAL PUROHIT,SARASWATIBEN JAMNADAS PUROHIT,BHAVNABEN JAMNADAS PUROHIT,MINAXI JAMNADAS PUROHIT,PARULABEN JAMNADAS PUROHIT	MR DIVYESH SEJPAL	BABUBHAI VALIMOHMED MAJOTHI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR DAKSHESH MEHTA
10777	FA/2552/2001	29/10/2015	CHANDRAKANT VALLABHBHAI AMALANI,	(MR BP MUNSHI),(MS NIRALI B MUNSHI)	MUKESH JIVABHAI RATHOD,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
10778	FA/2553/2001	09/02/2012	BHACHU MANDAN AYAR,RAMESH NARANBHAI AAGARIA,BHAVESHRIBEN NARANBHAI AGARIA,RAJESHBHAI NARANBHAI AGARIA,JAMNABAI MADANBHAI AAGARIA	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANABHAI HIRABHAI RABARI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,SERVED BY RPAD (N),MR SANDIP C SHAH,MS MEGHA JANI
10779	FA/2558/2001	18/02/2014	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,JIVABHAI NATHABHAI PATEL	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
10780	FA/2559/2001	18/02/2014	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,VITHALBHAI JOITARAM PATEL,RAIBEN VITHALBHAI PATEL WD/O NO. 2.,PRAHLADBHAI VITHALBHAI PATEL S/O NO. 2,SHARDABEN VITHALBHAI PATEL D/O NO. 2,SAVITABEN VITHALBHAI PATEL D/O NO 2 .,KAILASHBEN VITHALBHAI PATEL D/O NO. 2.,CHANDRIKABEN VITHALBHAI PATEL	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
10781	FA/2560/2001	16/01/2012	BABULAL RAMJIBHAI SINDHAV,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANJIBHAI VALABHAI HARIJAN,PREMJIBHAI VIRA SORATHIA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI

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10782	FA/2561/2001	16/01/2012	ASHOK HIRJI THAKKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANJIBHAI VALABHAI HARIJAN,PREMJIBHAI VIRA SORATHIA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
10783	FA/2562/2001	21/01/2019	SURAT URBAN DEVELOPMENT AUTHORITY,	MR UI VYAS	KANTILAL LALJIBHAI CHAUHAN,MAHENDRABHAI LALJIBHAI CHAUHAN,SPL.LAQ OFFICER	RULE SERVED,MR ASPI M KAPADIA
10784	FA/2563/2001	21/01/2019	SURAT URBAN DEVELOPMENT AUTHORITY,	MR UI VYAS	KANTILAL LALJIBHAI CHAUHAN,MAHENDRABHAI LALJIBHAI CHAUHAN,SPL.LAQ OFFICER	RULE SERVED,MR ASPI M KAPADIA
10785	FA/2564/2001	27/02/2008	HEIRS OF DECD.NATVARLAL SOMCHAND BHAVSAR,SAROJBEN NATVARLAL BHAVSAR,RAJESH NATVARLAL BHAVSAR,MINOR JAYESH NATVARLAL BHAVSARTHRO'SAROJBEN N BHAVSAR	(MR SANDEEP N BHATT)	ALANA ISHABHAI KAIDA,UNITED INDIA INSURANCE CO LTD	SERVED BY RPAD (N),RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
10786	FA/2567/2001	17/04/2012	BALARAM TEJARAM MEGHWAL,	MR MEHUL SHARAD SHAH	NIRPALSINGH S/O TARASINGH OWNER OF TRUCK NO.PAT-5807,NEW INDIA ASSURANCE CO. LTD.,MADHUSUDAN GANESHBHAI PUROHIT,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,(MR HM BHAGAT),MR AMAR D MITHANI,MR SUNIL B PARIKH,(MR PP PUROHIT)
10787	FA/2575/2001	27/01/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	JAMAN TEJABHAI,VAJSI DEVSI RAVALIYA,AHER KARSAN NATHA,DAYA PUNJA,MOHANLAL RAMJI SACHDEV,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MS MEGHA JANI,MR MA KHARADI,MR MM TIRMIZI
10788	FA/2578/2001	02/04/2012	AHMEDABAD MUNICIPAL CORP.,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	RAMESHBHAI SOMABHAI BHAGAT,	MR MA PAREKH
10789	FA/2585/2001	13/08/2009	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	NAIMBIBI CHOTUBHAI KURESHI,ABDUL LATIF CHOTUBHAI KURESHI,AALAMHUSAIN CHOTUBHAI KURESHI,AASIFHUSAIN CHOTUBHAI KURESHI,RESHMA CHOTUBHAI KURESHI,SEEMA CHOTUBHAI KURESHI,GUJARAT RAJYA DAIRY VIKAS NIGAM	NOTICE SERVED,RULE SERVED,MR DEEPAK V PATEL,MR DHARMESH V SHAH
10790	FA/2589/2001	27/07/2011	PRABHUDAS CHIMANBHAI PATEL,MOHANBHAI CHATURBHAI PATEL,MAGANBHAI TALJABHAI PATEL DECD.THROUGH THE LRS,SUMITRABEN MAGANBHAI PATEL,HARISBHAI MAGANBHAI PATEL,HEMABEN MAGANBHAI PATEL,ANJANABEN MAGANBHAI PATEL,SHRI SUNILBHAI MAGANBHAI PATELDECD.THROUGH THE LRS,LATABEN SUNILBHAI PATEL,MANILKUMAR SUNILBHAI PATEL,SHIPRABEN SUNILBHAI PATEL	(MR BD KARIA),	SHANTABEN KHUSHALBHAI PATEL,DILIPKUMAR KHUSHALBHAI PATEL,KANUBHAI PUJABHAI PATEL,VINUBHAI AMBALAL PATEL DECD. THRO' HEIRS MUKTABEN WD/O VINU,MUKTABEN WD/O VINUBHAI AMBALAL PATEL,HIMANSHU VINUBHAI PATEL,BHAVINKUMAR VINUBHAI PATEL,PARESHKUMAR HASMUKHLAL THAKKAR,MONALBEN SHITALKUMAR PATEL	,RULE NOT RECD BACK,RULE UNSERVED,MR DC DAVE,MR PRADEEP PATEL,(MR AJ SHASTRI), (MR CL SONI)
10791	FA/2595/2001	27/03/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAISUKHLAL BABULAL JOISAR,	NOTICE SERVED,MR RC KAKKAD
10792	FA/2606/2001	18/01/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	HEIRS OF DECD.SAJANBHAI BHIMABHAI VANKAR,SANNIBEN WD/O DECD.SAJANBHAI BHIMABHAI,BHANJIBHAI S/O DECD.SAJANBHAI BHIMABHAI,JAYABEN D/O DECD.SAJANBHAI BHIMABHAI,MINOR BHANUBEN D/O DECD. SAJANBHAI BHIMABHAI,MINOR RAJABHAI S/O DECD. SAJANBHAI BHIMABHAI,MINOR RAMESH S/O DECD. SAJANBHAI BHIMABHAI,RAGHAVBHAI GOVINDBHAI VAGHASIA	,MS SEJAL K MANDAVIA,MR ASHISH M DAGLI
10793	FA/2614/2001	28/09/2018	BIJAY ASSOCIATES THRO' PROP. DINDAYAL BINITKUMAR,	MR KV SHELAT	PK DALAL & CO.,DALAL BABUBHAI M., PARTNER	MR SATYAJIT SEN

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10794	FA/2627/2001	04/02/2008	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	VALLABHDAS LADHABHAI JIVANI,JAMKUBEN VALLOABHDAS JIVANI,HINABEN DALPATBHAI JIVANI,PIYUSHABEN DALPATBHAI JIVANI THRO'HER MOTHER HINABEN,SAMIRBHAI DALPATBHAI JIVANI THRO;HIS MOTHER HINABEN,VIKRAMBHAI HAMIRBHAI AHIR,NEW PRABHAT TRANSPORT	(MR RM CHHAYA)
10795	FA/2640/2001	22/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	RATILAL KANJIBHAI PATEL,	MR DHARMESH V SHAH
10796	FA/2651/2001	21/02/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	LAKHMAN KANA DECD. THRO' HEIRSKANA MENSI,KANA MENSI DECD. THRO' HEIRS PURIBEN KANA,PURIBEN KANA,RANIBEN KANA,JIVIBEN KANA,SHANTA KANA,DHIRUBHAI KANA DECD. THRO'HEIRSUKIBEN DHIRUBHAI,NAGA KANA,KESHUR KANA,RAM KANA,PURIBEN KANA,SUKIBEN DHIRUBHAI,JIVIBEN KANABHAI,BHAVESH DHIRUBHAI,SHANTABEN KANABHAI,RAMSHI DHIRUBHAI,SUKIBEN DHIRUBHAI,KESHUBHAI KANABHAI,RAMBHAI KANABHAI,BHAVESH DHIRUBHAI MINOR THRO' GUARDIAN/MOTHER SUKHIBEN DHIRU,RAMSHI DHIRUBHAI MINOR THRO' GUARDIAN/MOTHER SUKHIBEN DHIRU,NAGABHAI KANABHAI,AHER NATHU DEVSHI,MENSI SAJAN DECD. THRO' HEIRS DEVSHI MENSI VALA,DEVSHI MENSI VALA,KALA MENSI VALA,HAMIR MENSI VALA,HARDAS MENSI VALA	,RULE SERVED,MR RC KAKKAD
10797	FA/2652/2001	02/04/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	BHARATBHAI LIMBABHAI PARMAR,YUSUFKHAN AIYUBKHAN PATHAN,NARENDRA RATILAL SHAH	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10798	FA/2669/2001	29/11/2018	SR VYAS,	MR GT DAYANI	GEB,SA SHAH	SERVED BY AFFIX. (R),MS LILU K BHAYA
10799	FA/2672/2001	08/07/2015	SMITA CONSTRUCTIONS,	MR GT DAYANI	NAVSARI MUNICIPALITY,STHAPATHI INDIA	RULE SERVED,(MR DHIRENDRA MEHTA)
10800	FA/2674/2001	09/09/2019	CADILA HEALTHCARE LIMITED,	MR PRANAV G DESAI	BIOLOGICAL EVANS LIMITED,	SERVED BY RPAD (N),DR RAJESH H ACHARYA
10801	FA/2676/2001	18/02/2015	SULEMAN NOORMAMAD NOTIYAR,	MR BN PATEL	MUNAVAR JAMALUDDIN MULLA,GUJARAT MARITIME BOARD	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
10802	FA/2698/2001	09/02/2018	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,CHELDAS SANKALCHAND PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,PATEL RANCHODBHAI CHELDAS,PATEL VISHNUBHAI CHELDAS,PATEL RASIKLAL CHELDAS	,NOTICE SERVED,MR PRAKASH K JANI
10803	FA/2699/2001	06/12/2010	GENERAL MANAGER, O.N.G.C.LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,AMBALAL VITHALDAS PATEL	NOTICE SERVED,MR PRAKASH K JANI
10804	FA/2700/2001	06/12/2010	GENERAL MANAGER, O.N.G.C.LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,BABALDAS RAMDAS PATEL	NOTICE SERVED,MR PRAKASH K JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10805	FA/2717/2001	13/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	HEMRAJBHAI DEVRAJBHAI MATANG,NARAYN JASHA MAHESHWARI,MANJI SHAMBHU SORATHIA	NOTICE SERVED,SERVED BY AFFIX(N),MR MEHUL S SHAH,(MR SURESHM SHAH)
10806	FA/2731/2001	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SANGITABEN SATYAKARNATH AGARWAL DECD.THRO'HER HEIRS,USHABEN SATYAKARNATH,ASITA SATYAKARNATH AGARWAL,PARBIBHAI DEVSIBHAI DEVALIYA	,NOTICE SERVED,MR AMAR D MITHANI
10807	FA/2753/2001	13/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MINOR HASUMATIBEN DHANABHAI SOLANKI DECD,THRO'DHANABHAI JS,HIRABEN DHANABHAI SOLANKI,RAJAKBHAI HUSENBHAI HAMIDANI :DELETED:,JAHANGIRBHAI ISMAILBHAI	NOTICE SERVED BY DS,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10808	FA/2755/2001	06/10/2010	STATE BANK OF BINAKER & JAIPUR,	MR HEMANT S SHAH	ASHIT SHIPPING SERVICES PVT. LTD.,CHAWLA LUMBERS	RULE UNSERVED,MRS KETTY A MEHTA
10809	FA/2757/2001	01/10/2013	KADVA PATIDAR PATEL SANG THRO'TRUSTEES RAMJIBHAI RANCHHODBHA,PARBATBHAI KARSANBHAI LADOLA,LALJIBHAI KANJIBHAI VAKARIYA,VALLABHBHAI MADHABHAI KOTHADIA,SAUJIBHAI BHURABHAI SHARADIYA,MAKANBHAI DUNGARJI SOLIYA,NATHABHAI KABABHAI PARVADIYA	MR BM MANGUKIYA	GUNVANTRAI PREMSHANKAR BHATT,DINESHCHANDRA REVASHANKER BHATT,SURESHCHANDRA REVASHANKAR BHATT,VIPINCHANDRA REVASHANKAR BHATT,BHANABHAI NAGJIBHAI SURANI	RULE SERVED,RULE UNSERVED,MR PJ KANABAR
10810	FA/2764/2001	02/08/2010	STATE OF GUJARAT,SECRETARY,HEALTH & FAMILY PLANNING,MEDICAL OFFICE	GOVERNMENT PLEADER	KOKILABEN,W/O MAGANJI KACHARAJI THAKORE,	MR RC JANI
10811	FA/2766/2001	27/03/2009	CHIEF DISTRICT HEALTH OFFICER,	MR ANSHIN H DESAI	PRAGNESHBHAI MANSUKHLAL SHAH,NOORMOHAMMAD ISMAILBHAI MAHETAR (DELETED)	NOTICE SERVED BY DS,DELETED,(MS KALPANA R SHAH),(MR DEVANAND DEVNANI)
10812	FA/2767/2001	27/03/2009	CHIEF DISTRICT HEALTH OFFICER,	MR ANSHIN H DESAI	HITESHBHAI RISHIKESH BATRA,NOORMOHAMMAD ISMAILBHAI MAHETAR (DELETED)	NOTICE SERVED BY DS,DELETED,(MS KALPANA R SHAH),(MR DEVANAND DEVNANI)
10813	FA/2780/2001	13/01/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	REYABHAI NARANBHAI,CHANDULAL RAMJIBHAI SAVALIYA	RULE SERVED BY DS,MR RC KAKKAD
10814	FA/2781/2001	26/07/2019	KAMLABEN BALUBHAI D/O LAXMICHAND ZAVERCHAND RANA,	MR GI DESAI	KIKIBEN WD/O JAMNADAS RANA DECD. THRO' L.R. JAYANTBHAI &5,JAYANTBHAI JAMNADAS RANA,PRAVINCHANDRA JAMNADAS RANA,KUSUMBEN JAMNADAS RANA,SUSHILABEN JAMNADAS RANA,INDIRABEN JAMNADAS RANA,BHARTIBEN JAMNADAS RANA	,RULE SERVED,MR DR DHIMAR
10815	FA/2784/2001	16/01/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	ALARAKHA DAUDSHA FAKIR,KANUBHAI TIDABHAI MAKWANA (BHARWAD)	UNSERVED EXPIRED (N),MR MA KHARADI
10816	FA/2785/2001	16/01/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	RASIDKHAN KHAIRUDINKHAN BLOCK,KANUBHAI TIDABHAI MAKWANA (BHARWAD)	UNSERVED EXPIRED (N),MR MA KHARADI

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10817	FA/2787/2001	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORP.,	MS ROOPAL R PATEL	HEIRS OF DECD.MAHMADHUSEN ADAMJIBHAI BANGA,BATULBEN MAHMADHUSEN BANGA,JUMNABEN MAHAMDHUSEN BANGA,NARANBHAI JETHABHAI PARMAR,GANGDAS NATHABHAI RAJPUT,KANPURI MANPURI BAVAJI,NATIONAL INSURANCE CO LTD.,KHENGARBHAI JETHABHAI PARMAR,ADAMJI KHANBHAI BANGA,FATEMABEN ADAMJIBHAI,ZAHERABEN ADAMJIBHAI	,NOTICE SERVED,DELETED,RULE SERVED,MS MEGHA JANI,MR DIVYESH SEJPAL
10818	FA/2788/2001	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	HEIRS OF DECD.GOVINDBHAI SHIVRAMBHAI,MANJULABEN GOVINDBHAI,ASHWINKUMAR GOVINDBHAI,SANJAYKUMAR GOVINDBHAI,KANPURI MANPURI BAVAJI,KHENGARBHAIJETABHAI PARMAR,NATIONAL INSURANCE CO LTD.	,NOTICE SERVED,DELETED,RULE SERVED
10819	FA/2834/2001	23/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS & LEGAL REPRESENTATIVES OF DECD. ASHOKBHAI MISHARIMAL,MADHUBHALA ASHOKBHAI MEHTA,MISARIMAL HARAKHCHAND MEHTA DEL.CT.ORD.7-12-2001,ROHINIBEN MISARIMAL MEHTA,KAILASH MISARIMAL MEHTA,REKHABEN MISARIMAL MEHTA,RAJUBHAI MAGANLAL RATHOD,LIMBABHAI HANSRAJBHAI KANBIPATEL (DELETED.),HUSEINBIN ABDULLA AARAB DELETED AS PER COURT ORDER,NATIONAL INSURANCE CO. LTD.	,NOTICE SERVED,DELETED,MS MEGHA JANI,MR DIVYESH SEJPAL
10820	FA/2876/2001	23/09/2009	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PATEL VITHALBHAI LAKHMANBHAI,PATEL HARIBHAI LAKHMANBHAI,PATEL KADVABHAI LAKHMANBHAI,PATEL GIGABHAI LAKHMANBHAI,PATEL SAVJIBHAI LAKHMANBHAI	NOTICE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
10821	FA/2877/2001	23/09/2009	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PATEL ASHOKBHAI GOVINDBHAI,PATEL HARIBHAI LAKHMANBHAI,PATEL KADVABHAI LAKHMANBHAI,PATEL GIGABHAI LAKHMANBHAI,PATEL SAVJIBHAI LAKHMANBHAI	NOTICE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
10822	FA/2911/2001	01/02/2012	MANAGER, AHMEDABAD MUNICIPAL TRANSPORT SERVICE,AHMEDABAD MUNICIPAL CORPORATION	MR ADIL R MIRZA	NARESHBHAI SHAH DECD. THRO' HEIRS NIRAV NARESHBHAI SHAH,NIRAV NARESHBHAI SHAH,JIGNASUN NARESHBHAI SHAH,LAXMANBHAI RAGUNATHBHAI	,MR UNMESH D SHUKLA
10823	FA/2913/2001	28/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATON,	MS ROOPAL R PATEL	HANSABEN WD/O KANCHANBHAI DESAIBHAI PARMAR,MINOR PARESHKUMAR KANCHANBHAI,SAVITABEN DESAIBHAI PARMAR,DESAIBHAI LAXMANBHAI PARMAR	MR MTM HAKIM
10824	FA/2942/2001	06/12/2016	DHARMISTHABEN YOGENDRAKUMAR @ YOGESHKUMAR,HIMANSHU YOGENDRAKUMAR @ YOGESHKUMAR,VIPUL YOGENDRAKUMAR @ YOGESHKUMAR,ARTI YOGENDRAKUMAR @ YOGESHKUMAR	(MR GN SHAH),MS MINOO A SHAH,MS SONALI R DESAI	JAGTARSINGH DAYALSING PUREWAL,AMARJITSINGH DILIPSINGH SINDHU,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR RAJNI H MEHTA
10825	FA/2971/2001	27/08/2010	RADHABEN GOPALBHAI WD/O GOPALBHAI HARIBHAI CHUNARA,RANJANBEN GOPALBHAI CHUNARA,RAKSHABEN GOPALBHAI CHUNARA,BHARTIBEN GOPALBHAI CHUNARA	MR KM SHETH	EMPLOYEES STATE INSURANCE LTD.,	MR MAYUR S BAROT
10826	FA/2973/2001	09/04/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAJUBHAI RAMESHVARBHAI TRIVEDI,MANSUKHBHAI @ MANU (MASIR) DEVSHIBHAI KANBI,LALITBHAI DEVSHIBHAI KANBI	MR HRIDAY BUCH,MR YOGEN N PANDYA
10827	FA/2974/2001	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HABIB AMAD SNADHI,ELLORA TIME PVT.LTD.,VINOD CHAKUBHAI SOLANKI,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI

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10828	FA/2978/2001	23/07/2018	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JASHWANTIBEN RAMNIKALAL HARGAN,LINABEN RAMNIKLAL HARGAN,PRITIBEN RAMNIKLAL HARGAN,HITENBHAI RAMNIKLAL HARGAN,NOORMOHMAD ISMAIL SINDHI,KHAMISHA SUMARBHAI SINDHI,NATIONAL INSURANCE CO. LTD.,NARANBHAI KARSANBHAI PARMAR,AALABHAI KALABHAI	SERVED BY AFFIX(N),RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
10829	FA/2981/2001	09/05/2012	VARDHAJI NATHUJI RATHOD SINCE DECD HIS LEGAL HEIRS AND REPRE,PEPIBEN WD/O.VARDHAJI RATHOD,MADAN S/O VARDHAJI RATHOD,VIMLA D/O VARDHAJI RATHOD	MS ROOPAL R PATEL	MALSINH SUIDIPSINH,GURUDAYALSINH MALKIYATSINH,NEW INDIA ASSURANCE CO. LTD.,KARMSHIBHAI DEVSHIBHAI BHARVAD,RAJSINH LADSINH RAJPUT,NEW INDIA ASSURACE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,RULE SERVED,MS MEGHA JANI
10830	FA/2982/2001	09/05/2012	KARAMSHIBHAI DEVSHIBHAI BHARWAD,	MS ROOPAL R PATEL	MALSINH JAIDIPSINH,GURUDAYALSINH MALKIYATSINH,NEW INDIA ASSURANCE CO. LTD.	,NOTICE UNSERVED,MS MEGHA JANI
10831	FA/2992/2001	31/01/2014	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	HAREKRUSHANA COMPLEX OWNERS ASSOCIATION,	MR DD CHUDASAMA,(MR GAURANG M TRIVEDI),MR NISHITH P THAKKAR
10832	FA/2994/2001	31/01/2014	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	IS GANDHI,	NOTICE UNSERVED
10833	FA/2995/2001	07/02/2014	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	RKD GOHIL,	NOTICE UNSERVED
10834	FA/3062/2001	19/01/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	MADHUBALA ASHOKBHAI MEHTA,MISRIMAL HARAKHCHAND MEHTA,ROHINIBEN MISRIMAL MEHTA,KAILESH MISRIMAL MEHTA,REKHABEN MISRIMAL MEHTA,RAJUBHAI MAGANLAL RATHOD,NEW INDIA INSURANCE CO. LTD.,HUSENBIN ABDULLA ARAB	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI,MR DIVYESH SEJPAL
10835	FA/3089/2001	30/01/2012	DARUBHAI JIBHAI PATEL DECD. THRO' SHANTABEN WD/O DARUBHAI,SHANTABEN WD/O DARUBHAI JIBHAI,MAHENDRA DARUBHAI PATEL,HITENDRA DARUBHAI PATEL,SUDHABEN UMESHKUMAR PATEL,JAYSHRIBEN KAMLESHKUMAR PATEL	MR BS PATEL,MRS RANJAN B PATEL	RANCHHODBHAI KHUSHALBHAI DECD.THRO' HEIRS BHAILALBHAI PATEL,BHAILALBHAI RANCHHODBHAI PATELDECEASED.,PRAVINBHAI RANCHHODBHAI PATEL,FULABHAI RANCHHODBHAI PATEL,SHANTABEN KHUDABHAI @ RAMDAS PATEL D/O RANCHHODBHAI KHUSHAL,KAMLABEN CHANDUBHAI @ PUNJABHAI PATEL D/O RANCHHODBHAI KHUSH,HASMUKHBHAI BHAILAL PATEL,SAVITABEN RAVJIBHAI @ SHANABHAI PATEL D/O RANCHHODBHAI KHUSH,HASMUKHBHAI BHAILALBHAI PATEL,JAYANTIBHAI BHAILALBHAI,PUNJIBEN WIDOW OF BHAILALBHAI PATEL	,RULE SERVED BY DS,MR RA PATEL
10836	FA/3185/2001	16/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	KHODABHAI RUDABHAI RATHOD,BHAVNABEN KHODABHAI RATHOD,DRIVER-CUM-OWNER, DIRECTOR OF RANGOLI OXYGEN PVT. LTD.	NOTICE SERVED,MR. D. P. KINARIWALA
10837	FA/3247/2001	23/06/2009	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GEETABEN KANTIBHAI PATEL,PRAVINBHAI KAMESHWARBHAI,JIVABHAI AHIR	NOTICE SERVED,MR. D. P. KINARIWALA
10838	FA/3248/2001	23/06/2009	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHIRUBHAI MADHABHAI,PRAVINBHAI KAMESHWARBHAI,JIVABHAI AHIR	NOTICE SERVED,MR. D. P. KINARIWALA

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10839	FA/3249/2001	23/06/2009	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KASHIBEN MADHABHAI,PRAVINBHAI KAMESHWARBHAI,JIVABHAI AHIR	NOTICE SERVED,MR. D. P. KINARIWALA
10840	FA/3250/2001	23/06/2009	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LALJIBHAI NANJIBHAI,PRAVINBHAI KAMESHWARBHAI,JIVABHAI AHIR	NOTICE SERVED,MR. D. P. KINARIWALA
10841	FA/3251/2001	11/02/2020	REGIONAL DIRECTOR ESI CORPORATION,RECOVERY OFFICER	MR BP BHATT	VIBGYOR ZIPPER LTD.,	MR KIRAN C RAVAL
10842	FA/3252/2001	11/02/2020	REGIONAL DIRECTOR ESI CORPORATION,RECOVERY OFFICER	MR BP BHATT	HATARI TAPE CAST LTD.,	MR KIRAN C RAVAL
10843	FA/3256/2001	07/04/2016	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	BIRLA TECHNEFTEGAS EXPLORATION LTD.,	MR ANSHIN H DESAI
10844	FA/3257/2001	22/06/2016	OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	OIL COUNTRY TUBULAR LIMITED,	MR DF AMIN
10845	FA/3258/2001	22/06/2016	OIL & NATURAL GAS CORPORATION,	MR AJAY R MEHTA	OIL COUNTRY TUBULAR LIMITED,	MR DF AMIN
10846	FA/3259/2001	10/07/2008	BACHUBHAI ISHWARLAL PATEL EXPIRED THRO'HIS HEIRS,SAVITABEN,WD/O DECD.BACHUBHAI I PATEL,ASHWINBHAI BACHUBHAI PATEL,PATEL HEMANTBHAI BACHUBHAI,PURNIMABEN BACHUBHAI PATEL,BHAGWATIBEN @ BHUVNESHWARIBEN BACHUBHAI PATEL	MS VINITA S VINAYAK	KESHAVLAL NAGARDAS PATEL,VISABHAI NAGARBHAI PATEL,DAHIBEN,W/O VISABHAI NAGARBHAIPATEL,BHOGILAL KESHAVLAL PATEL,ARVINDBHAI KESHAVLAL PATEL,GIRISHCHANDRA KESHAVLAL PATEL,CHANDRAKANT KESHAVLAL PATEL,HON'BLE COLLECTOR OF AHMEDABAD DISTRICT	NOTICE SERVED,MR DAKSHESH MEHTA
10847	FA/3262/2001	07/03/2011	ORIENTAL INSURANCE CO LTD,	MS KARUNA V RAHEVAR	MADANLAL KANAIYALAL BARIA,JASUBEN MADANLAL BARIA,JIVIBEN MANJI HALAI,RAMA PARBAT RATHOD	NOTICE SERVED,(MR SURESHM SHAH)
10848	FA/3263/2001	16/12/2011	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	JIVATBEN W/O CHAGANBHAI SHANABHAI THAKOR,VIKRAMBHAI VISHABHAI PATEL	MR RAJESH R DEWAL
10849	FA/3273/2001	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	PRABHAVATI S CHOKSI,	MR DD CHUDASAMA,MR NISHITH P THAKKAR
10850	FA/3280/2001	19/07/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,GENERAL MANAGER, GSRTC AHMEDABAD,SENIOR DEPOT MANAGER	MR HS MUNSHAW	GUNVANTBHAI SHAMBHUBHAI DHANDHIYA,	RULE SERVED
10851	FA/3303/2001	13/04/2012	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	RAJUBHAI RAMBHAI BORICHA,PRAVINBHAI VALJIBHAI CHANDYA,JADAVBHAI GORDHANBHAI MARADIA,NATIONAL INSURANCE CO. LTD.,SURESHBHAI AMBARAMBHAI AGRAVAT,VIPUL JARSINGBHAI GOHEL	NOTICE SERVED,MR RR TRIVEDI,MR ASHISH M DAGLI,MR DAKSHESH MEHTA,MR BHAVESH P TRIVEDI
10852	FA/3304/2001	13/04/2012	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	HANSABEN JITENDRAGIRI GOSWAMI,PRAVINBHAI VALJIBHAI CHANDYA,JADAVBHAI GORDHANBHAI MARADIA,NATIONAL INSURANCE CO. LTD.,SURESHBHAI AMBARAMBHAI AGRAVAT,VIPULBHAI JARSINGBHAI GOHEL	NOTICE SERVED,MR RR TRIVEDI,MR ASHISH M DAGLI,MR DAKSHESH MEHTA,MR BHAVESH P TRIVEDI

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10853	FA/3305/2001	13/04/2012	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	ASHOKBHAI TULSIDAS BAGTHARIA,PRAVINBHAI VALJIBHAI CHANDYA,JADAVBHAI GORDHANBHAI MARADIA,NATIONAL INSURANCE CO. LTD.,SURESHBHAI AMBARAMBHAI AGRAVAT,VIPUL JARSINGBHAI GOHEL	NOTICE SERVED,MR RR TRIVEDI,MR ASHISH M DAGLI,MR DAKSHESH MEHTA,MR BHAVESH P TRIVEDI
10854	FA/3306/2001	25/08/2010	UNION OF INDIA,	MR RAMNANDAN SINGH	INDIAN IRON AND STEEL CO. LTD,	MR SUNIT S SHAH
10855	FA/3307/2001	25/08/2010	UNION OF INDIA,	MS AVANI S MEHTA	INDIAN IRON AND STEEL CO. LTD,	MR SUNIT S SHAH
10856	FA/3308/2001	25/08/2010	UNION OF INDIA,	MR UM SHASTRI,MR RAMNANDAN SINGH	INDIAN IRON & STEEL CO. LTD,	MR SUNIT S SHAH
10857	FA/3309/2001	25/08/2010	UNION OF INDIA,	MR KALPESH N SHASTRI	INDIAN IRON AND STEEL CO. LTD,	MR SUNIT S SHAH
10858	FA/3310/2001	25/08/2010	UNION OF INDIA,	MS AVANI S MEHTA	INDIAN IRON & STEEL CO. LTD,	MR SUNIT S SHAH
10859	FA/3313/2001	01/08/2011	VARJAGBHAI GODADBHAI,	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR GC MAZMUDAR
10860	FA/3339/2001	31/01/2014	MUNICIPAL CORPORATION OF AHMEDABAD,	MR MG NAGARKAR	SERVAMANGAL SHOPS & APARTMENT OWNERS ASSOCIATION,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10861	FA/3353/2001	07/02/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	PIRAMEL FINANCIAL SERVICES LTD,	NOTICE SERVED BY DS,MR CHIRAG R KOTHARI
10862	FA/3354/2001	31/03/2009	AHMEDABAD MUNICIPAL CORP.,	MR KIRIT I PATEL	KANCHANBEN RASIKLAL SHAH,	MR CHIRAG R KOTHARI
10863	FA/3356/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	RL DESAI,	RULE SERVED
10864	FA/3357/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	RM DESAI,	RULE SERVED
10865	FA/3358/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	RM DESAI,	RULE SERVED
10866	FA/3359/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	RM DESAI,	RULE SERVED
10867	FA/3360/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	RM DESAI,	RULE NOT RECD BACK
10868	FA/3365/2001	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	BINA R SWARUP,	RULE SERVED BY DS
10869	FA/3366/2001	07/02/2014	AHMEDABAD MUNICIPAL CORPRATION,	MR MG NAGARKAR,MR KIRIT I PATEL	AMOL ENTERPRISES,	RULE SERVED BY DS
10870	FA/3367/2001	31/01/2014	AHMEDABAD MUNICIPAL CORPRATION,	MR MG NAGARKAR,MR KIRIT I PATEL	MINAXIBEN B VIBHAKAR,	RULE SERVED BY DS,MR.RAJESH B SONI,MR AMRISH S BAROT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10871	FA/3368/2001	31/01/2014	AHMEDABAD MUNICIPAL CORPRATION,	MR MG NAGARKAR,MR KIRIT I PATEL	KESHUBHAI P PATEL,	DS AFF.NOT FILED (R)
10872	FA/3370/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	HARSHADBHAI MUKUNDRAI THAKORE,	MR. D. P. KINARIWALA
10873	FA/3371/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	TAXEL PLATIC LTD.,	MS AVANI S MEHTA
10874	FA/3372/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	DASHRATHBHAI M PATEL,	MR MANISH R BHATT
10875	FA/3373/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	P RAMKRISHNAN,RATNA P RAMKRISHNAN	RULE SERVED,MR JIGAR P RAVAL,MR JAYRAJ CHAUHAN
10876	FA/3374/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	RK SHAH & ASSOCIATES,	RULE NOT RECD BACK
10877	FA/3375/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	A SATYANARAYAN MISHRA,	RULE NOT RECD BACK
10878	FA/3376/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	ORBIT PHARMA LABORATORIES,	RULE SERVED
10879	FA/3377/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	HETAL A NAYAK RAJESH P PATEL,	MR NM KAPADIA
10880	FA/3378/2001	30/09/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR,MR KIRIT I PATEL	ARUNABEN LALITKUMAR SHAH,	RULE SERVED
10881	FA/3381/2001	15/11/2019	INSURANCE INSPECTOR,ESI CORP.,	MR MAYUR S BAROT	PRATAPSING RISALSING,	MS ASHA H GUPTA
10882	FA/3382/2001	03/02/2016	AHMEDABAD MUNCIPAL CORPORATION,	MR MAULIN R RAVAL	MK MEVADA OWNER OF PATERN WORKS,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10883	FA/3397/2001	03/02/2016	AHMEDABAD MUNCIPAL CORPORATION,	MR MAULIN R RAVAL	MANEKBHAI VELSIBHAI AND BHIKHABHAI VELSIBHAI,	MR NISHITH P THAKKAR
10884	FA/3399/2001	03/02/2016	AHMEDABAD MUNCIPAL CORPORATION,	MR MAULIN R RAVAL	BHARATIBEN DIPAKKUMAR CONTRACTOR,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10885	FA/3400/2001	03/02/2016	AHMEDABAD MUNCIPAL CORPORATION,	MR MAULIN R RAVAL	ADITYA PLASTIC,	MR NM KAPADIA
10886	FA/3404/2001	19/01/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JERAM KHIMABHAI KOLI,ANIRUDDH DHARAMSIBHAI,NATVARGORI KARSANGORI	NOTICE SERVED,(MR SANDEEP N BHATT),MR SHAKEEL A QURESHI
10887	FA/3405/2001	16/02/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	MAGHIBEN RAMJI HARIJAN,MINOR VELJI @ PARBAT RAMJI HARIJAN,MINOR RAMABEN RAMJI HARIJAN,MINOR SAVITA RAMJI HARIJAN,MINOR RAVJI @ PALA HARIJAN,BAIYABAI AALA HARIJAN,DHANAJI KANJI HIRANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10888	FA/3406/2001	29/05/2020	AAKAR CONSTRUCTION,	MR GT DAYANI	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD.,SG BALSUBRAMANIAN	RULE SERVED,MR KM PATEL,KEDAR B BINIWALE
10889	FA/3407/2001	29/05/2020	AAKAR CONSTRUCTION,	MR GT DAYANI	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD.,SG BALSUBRAMANIAN	RULE SERVED,MR KM PATEL,KEDAR B BINIWALE
10890	FA/3410/2001	16/01/2012	UNION OF INDIA,	MS PJ DAVAWALA,MR KALPESH N SHASTRI	AMINABEN ARBI,NOORMAMAD ARBI,IKBAL ARBI,JAMILA ARBI,MINOR THRO' AMINABEN ARBI,FARUK ARBI,MINOR THRO' AMINABEN ARBI,RUKSANA ARBI,MINOR THRO' AMINABEN ARBI,B.N.CHALULE	NOTICE UNSERVED,MR PREMAL S RACHH
10891	FA/3411/2001	05/08/2015	AHMEDABAD MUNICIPAL CORPO.,	MR MG NAGARKAR	ANILBHAI L SHAH,	SERVED BY AFFIX. (R),MR NISHITH P THAKKAR
10892	FA/3412/2001	31/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	RUPESH GODIWALA,	SERVED BY AFFIX. (R),MR NISHITH P THAKKAR
10893	FA/3413/2001	31/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	PRAVINBHAI S SHAH,	RULE SERVED BY DS,MR DD CHUDASAMA,(MR GAURANG M TRIVEDI),MR NISHITH P THAKKAR
10894	FA/3424/2001	17/03/2016	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	NATHA LADHA HARIJAN,F/O LATE VALJI NATHA HARIJAN,NANBAI NATHA HARIJAN,M/O LATE VALJI NATHA HARIJAN,MAVJI NATHA HARIJAN,B/O LATE VALJI NATHA HARIJAN,KARAMSHI NATHA HARIJAN,B/O LATE VALJI NATHA HARIJAN,KESARBEN NATHA HARIJAN,S/O LATE VALJI NATHA HARIJAN,VINJABEN NATHA HARIJAN,S/O LATE VALJI NATHA HARIJAN,VALJI BHARA HARIJAN,MANIBEN D PARMAR	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
10895	FA/3425/2001	08/05/2013	AMRELI DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MR HS MUNSHAW	UKANI MAGANBHAI BACHUBHAI,	MR GT DAYANI
10896	FA/3447/2001	01/12/2016	AHMEDABAD MUNICIPAL CORP.,	M/S RJ RAWAL ASSOC.	MANIBHAI SHIVABHAI PATEL,	(MR SAMIR J DAVE)
10897	FA/3450/2001	11/03/2019	AHMEDABAD MUNICIPAL CORP.,	M/S RJ RAWAL ASSOC.	SARDAR PATEL SAMAJ SEWA TRUST,	MR SUNIT S SHAH
10898	FA/3494/2001	26/09/2018	PARIKH AGENCIES,BHADRESH RAMNIKLAL PARIKH,UMESH RAMNIKLAL PARIKH,JAYESH RAMNIKLAL PARIKH	MR SHIRISH JOSHI	KIRANBHAI RAMESHCHANDRA BHAGAT,	(MR MAULIK J SHELAT),MR AMIT N PATEL
10899	FA/3496/2001	05/03/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KARA @ SULEMAN ISANA ASHRIT DECD.THR'HEIRS,ZUBEDABEN KARA @ SULEMAN,MINOR SHEHNAZ KARA @ SULEMAN,MINOR SHABBIR KARA @ SULEMAN,MINOR SHAKIR KARA @ SULEMAN,AMINABEN ISA,SAVDASBHAI ARJANBHAI MER,JUMABHAI JUSABHAI KHALIFA	,NOTICE SERVED,(MR HM PRACHCHHAK)
10900	FA/3499/2001	26/07/2017	DECD.NAVSING JOGABHAI BHURIYA THRO'HIS HEIR,JOTIYABHAI BHABHABHAI BHURIYA	MR BJ TRIVEDI,(MR JT TRIVEDI)	PRAVIN CORP.,GANESH CORP.,NEW INDIA ASSURANCE CO LTD.	SERVED BY AFFIX(N),MS LILU K BHAYA

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10901	FA/3500/2001	07/03/2011	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MANJIBHAI MOHANBHAI BHALIYA DECD.THRO'HIS HEIRS,PRAVINABEN WD/O MANJIBHAI MOHANBHAI BHALIYA,MINOR NILESH S/O MANJIBHAI MOHANBHAI BHALIYA,MINOR YOGESH S/O MANJIBHAI MOHANBHAI BHALIYA,MINOR SONAL D/O MANJIBHAI MOHANBHAI BHALIYA,JITEN RAMESHBHAI BHATT,RAMESHBHAI CHAGANBHAI BHATT	,MR KETAN A DAVE,MR DIVYESH SEJPAL
10902	FA/3501/2001	02/05/2012	PARBATBHAI DEVASHIBHAI PATEL,NAGJIBHAI NANJIBHAI SINGALA	MR G R MANAV	LABHUBHAI TAPUBHAI DECD. THRO'HEIRS VASANTBHAI LABHUBHAI,VASANTBHAI LABHUBHAI,GORDHANBHAI SHAMBHUBHAI,SAMANTBHAI LABHUBHAI,BHAVANABEN LABHUBHAI,TAPUBHAI SURABHAI,PARVATIBEN TAPUBHAI DEL.CT.ORD.DT.3/10/2001,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI
10903	FA/3538/2001	24/12/2013	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	JULEKHABIBI GULAM MAHIUDDIN SHAIKH,MEMUNABIBI G MAHIUDDIN SHAIKH,RUBINABIBI M SHAIKH,TUFELAHAMMAD M SHAIKH,VAHID AHMAD M SHAIKH,PROJECT TECHNOLOGIES PVT. LTD.,MAHESHBHAI BHAILALBHAI PATEL,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI,MR MM TIRMIZI
10904	FA/3539/2001	09/02/2012	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	NANUBEN WD/O RUPABHAI KOLI PATEL,ARATSINH RUPABHAI KOLI PATEL,RANGITSINH RUPABHAI KOLI PATEL,KIRANSINH RUPABHAI KOLI PATEL,MAHEBUBHHUSEN SATTAR MEMU,SHOKAT AZIZ ABDULA DANT	NOTICE SERVED
10905	FA/3547/2001	06/04/2009	HEMANTBHAI CHANDULAL SHAH,MINOR RACHANA HEMANTBHAI SHAH,THRO'HEMANTBHAI C SHAH	(MR RN SHAH)	PURSHOTTAMBHAI MANIBHAI PATEL,MANAGER,NIRMA DETERGENT,NEW INDIA ASSURANCE CO LTD.,SHAH PANKAJBHAI CHANDULAL,NEW INDIA ASSURANCE CO LTD.	,RULE UNSERVED
10906	FA/3548/2001	26/04/2012	URMILABEN WD/O NANUBHAI SHIVLAL PANCHAL,	NOTICE NOT RECD BACK, (MR NIRAL R MEHTA)	MANUBHAI @ MANHARBHAI KOYABHAI PARMAR,TULSHIRAM RANCHANDRA MISTRI,UNITED INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,MS AMEE YAJNIK
10907	FA/3549/2001	12/04/2017	MANSURI USMANGHANI ISMAIL,	MS SEJAL K MANDAVIA	SOLANKI MAHENDRA GABHARUBHAI,ORIENTAL INSURANCE CO LTD. (ADDRESS AMENDED AS PER COURT ORDER DT 03/05/05)	RULE SERVED BY DS,MR MITESH L RANGRAS
10908	FA/3550/2001	04/05/2012	SULTANBHAI KHERABHAI,JODHABHAI NANBHAI	MS SEJAL K MANDAVIA	UNITED INDIA INSURANCE CO. LTD,NANUBHAI BHANABHAI THRO' HEIRS,LAKHUBHAI NANUBHAI,RAMESHBHAI NANUBHAI,SHAMJIBHAI NANUBHAI,DINESHBHAI NANUBHAI,GITA NANUBHAI,BHAVNA NANUBHAI	,NOTICE SERVED
10909	FA/3551/2001	17/04/2012	HEIRS OF DECD.HARESHBHAI RAMESHBHAI,RAMESHBHAI NARSIBHAI DODIA,LILABEN RAMESHBHAI DODIA	MR KARTIKEY P RAWAL	KALUBHAI ABHELBHAI KATHI,HANSABEN DHANJIBHAI VALANI,INSURANCE CO.OF DCM TOYOTA	NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY RPAD (N),MR MUKESH A PATEL
10910	FA/3552/2001	26/04/2012	URMILABEN WD/O NANUBHAI SHIVLAL PANCHAL,KALPESHBHAI NANUBHAI PANCHAL,RAJESHBHAI NANUBHAI PANCHAL	(MR NIRAL R MEHTA)	MANUBHAI @ MANHARBHAI KOYABHAI PARMAR,TULSHIRAM RANCHANDRA MISTRI,UNITED INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,MS AMEE YAJNIK
10911	FA/3555/2001	09/02/2012	BAI RASLI WD/O VESTABHAI RAMANBHAI,	NOTICE NOT RECD BACK, (MR NIRAL R MEHTA)	MEHMOODKHAN S PATHAN,GUJARAT STATE ROAD TRANSPORT CORP.	NOTICE SERVED,SERVED BY AFFIX(N),MS ROOPAL R PATEL
10912	FA/3560/2001	13/01/2012	CHIDANANDABEN PRAMODRAY BHATT,	MR SANDIP C SHAH	BHARATBHAI SAJANBHAI MER,SAJANBHIMA SUNDAVADA,ORIENTAL INSURANCE CO LTD.,SHREYAS V PANDYA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED
10913	FA/3569/2001	09/02/2012	VESTABHAI RAMANBHAI MANI,BAI RASLI W/O VESTABHAI RAMANBHAI	NOTICE NOT RECD BACK, (MR NIRAL R MEHTA)	MEHMOODKHAN S PATHAN,GUJARAT STATE ROAD TRANSPORT CORP.	NOTICE SERVED,SERVED BY AFFIX(N),MS ROOPAL R PATEL

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10914	FA/3572/2001	11/03/2019	AHMEDABAD MUNICIPAL CORP.,	M/S RJ RAWAL ASSOC.	SUSHILABEN RAJVEL,	NOTICE SERVED BY DS
10915	FA/3577/2001	06/04/2009	PANKAJBHAI CHANDULAL SHAH,DAKSHABEN PANKAJBHAI SHAH	(MR RN SHAH)	PURSHOTTAMBHAI MANIBHAI PATEL,MANAGER,NIRMA DETERGENT,NEW INDIA ASSURANCE CO LTD.,SHAH PANKAJBHAI CHANDULAL,NEW INDIA ASSURANCE CO LTD.	,RULE UNSERVED
10916	FA/3578/2001	17/04/2012	JANAKBEN AJITSINH CHAUHAN,HARSHABEN AJITSINH CHAUHAN,RAJENDRA AJITSINH CHAUHAN,HETALBEN AJITSINH CHAUHAN,PRAVINABEN AJITSINH CHAUHAN,MANISHA AJITSINH CHAUHAN,HIRABA UMEDSINH CHAUHAN,RANJANBEN UMEDSINH CHAUHAN	MR SANDIP C SHAH	KANA SAJAN,GUJ.STATE ROAD TRANSPORT CORP,KISHOREBHAI DHIRAJLAL SHAH	RULE SERVED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT
10917	FA/3579/2001	19/01/2012	CHIDANANDABEN PRAMODRAY BHATT SINCE DECEASED THRO'HER HEIRS.,NISARG PRAMODRAY BHATT,UTKARSH PRAMODRAY BHATT	MR SANDIP C SHAH	BHARATBHAI SAJANBHAI MER,SAJANBHIMA SUNDAVADA,ORIENTAL INSURANCE CO LTD.,SHREYASH V PANDYA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED
10918	FA/3602/2001	16/01/2017	RANJITBHAI HIRALAL PAREKH,MEHUL RANJITBHAI PAREKH	MR DAKSHESH MEHTA	JITENDRAKUMAR GIRDHARLAL LAHERISHETH,	MR JA ADESHRA
10919	FA/3613/2001	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	AMOLABEN L SHAH,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10920	FA/3616/2001	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	KINARIWALA R.J.K.INDUSTRIES,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10921	FA/3618/2001	17/02/2014	AHEMDABAD MUNICIPAL CORPORAION,	MR MG NAGARKAR	RAMNIKLAL JIVANLAL KINARIWALA,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10922	FA/3622/2001	31/01/2014	AHEMDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	R.J.K. AND CO.,	RULE SERVED BY DS,MR NISHITH P THAKKAR
10923	FA/3627/2001	14/03/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	BATULBEN MAHAMADHUSAIN BANGA,NUMANABEN MAHAMADHUSAIN BANGA,GUJARAT STATE ROAD TRANSPORT CORPORATION,NARANBHAI JETHABHAI PARMAR,GANGDAS NATHABHAI PARMAR,KANPURI MANPURI BAVAJI,KHENGARBHAI JETHABHAI PARMAR,ASDAMJI KANBHAI BANGA,FATEMABEN ADAMJI,JAHERABEN ADAMJI	NOTICE SERVED,NOTICE UNSERVED,MR DIVYESH SEJPAL,MS ROOPAL R PATEL
10924	FA/3628/2001	14/03/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	MANJULABEN GOVINDBHAI,ASHVINKUMAR GOVINDBHAI,SANJAYKUMAR GOVINDBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,KHENGARBHAI JETHABHAI PARMAR	NOTICE SERVED,MR DIVYESH SEJPAL,MS ROOPAL R PATEL
10925	FA/3644/2001	27/01/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	SHANKERLAL DALPATRAI VYAS,RAHIMBBHAI DAWOODBHAI GUNDIGARA	SERVED BY AFFIX(N),MR PJ KANABAR
10926	FA/3646/2001	10/02/2012	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	JULEKHABEN VALIMOHMAD NODE,SADAM VALIMOHMAD NODE,FATMABAI SALEMOHMAD NODE,MAYUDDIN VAZIRKHAN PATHAN DRIVER (DELETED),SALIMBHAI HUSAINBHAI BELIM	NOTICE SERVED,SERVED BY AFFIX(N),DELETED, (MR SANDEEP N BHATT)
10927	FA/3648/2001	10/02/2012	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	NALE MITHA GULMOHMAD NODE,MAYUDDIN VAZIRKHAN PATHAN (DELETED),SALIMBHAI HUSAINBHAI BELIM OWNER,KANA RUPA KARA VARCHAND,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY AFFIX(N),DELETED, (MR SANDEEP N BHATT)

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10928	FA/3649/2001	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HEIRS OF DECD.MANGALBHAI BABUBHAI,YELLUBHAI DELETED,MINOR GANESH,BABUBHAI PURANBHAI (DELETED),GANGUBHAI,SAVITABAI (DELETED),CHIMANSINH DEVISINH RAJPUT DELETED,PATEL RAMNIKLAL MOHANBHAI,ORIENTAL INSURANCE CO.LTD.,SULTANBHAI GULAMBHAI KURESHI	,NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MR BHARAT JANI,MR KK NAIR
10929	FA/3650/2001	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HEIRS OF DECD.SAHEBA GODABAPU SON KUSARE,MADHU SAHEBA GODA SON KUSARE (MINOR),ASHABEN D/O SAHEBA GODA SON KUSARE(MINOR),CHETIBEN WD/O SAHEBA KUSARE (DELETED),VARDHIBEN WD/O GODABAPU SON KUSARE,GODABAPU SON KUSARE,CHIMANSINH DEVISINH RAJPUT,PATEL RAMNIKLAL MOHANBHAI,ORIETNAL INSURANCE CO.LTD.,SULTANBHAI GULAMBHAI KURESHI	,NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR
10930	FA/3651/2001	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HEIRS OF DECD.SAMA LAXMAN JADAV,MINOR RAMESH SAMA,MINOR LAXMAN SAMA,ASURIBEN WD/O SAMA LAXMAN JADAV,CHIMANSINH DEVISINH RAJPUT DELETED,PATEL RAMNIKLAL MOHANBHAI,ORIETNAL INSURANCE CO.,SULTANBHAI GULAMBHAI KURESHI	,NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR
10931	FA/3652/2001	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HEIRS OF DECD.PURAN SATHWA,BABU SATHWA BOGADE (MINOR),RAJESH SATHWA BOGADE(MINOR),POCHIBEN WD/O SATHWA BOGADE,CHIMANSINH DEVISINH RAJPUT DELETED,PATEL RAMNIKLAL MOHANBHAI,ORIENTAL INSURANCE CO.,SULTANBHAI GULAMBHAI KURESHI	,NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,MR MA PAREKH
10932	FA/3653/2001	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HEIRS OF DECD.PURAN BHURIYA,BABURAO BHARURIYA MARATHA BOKDE(MINOR),JAGU BHURIYA MARATHA BODKE(MINOR),SULKIBAI WD/O BHURIYA MARATHA BODKE,CHIMANSINH DEVISINH RAJPUT DELETED,PATEL RAMNIKLAL NOHANBHAI,ORIENTAL INSURNACE COMPANY,SULTANBHAI GULAMBHAI KURESHI	,NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,MR MA PAREKH
10933	FA/3660/2001	10/08/2018	AHMEDABAD ELECTRICITY COMPANY LTD.,	MR KB PUJARA	CHEMET CHEMICALS PVT. LTD.,	MR BK DAMANI
10934	FA/3675/2001	25/11/2014	MOHANLAL TEKCHAND,MURLIDHAR TEKCHAND	MR PRAVIN P PANCHAL	BHAGWANDAS TEKCHAND,TEKCHAND RACHUMAL	RULE SERVED,MR DAKSHESH MEHTA
10935	FA/3676/2001	14/07/2011	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER,DY.ENGINEER	MR AD OZA	KARANBHAI DHANABHAI SINCE DECD.THROUGH THE LRS,DHANABHAI RAMABHAI	,MR VIJAY H NANGESH,MR VINOD M GAMARA
10936	FA/3684/2001	27/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	GOVINDBHAI MOTIBHAI DABHI DECDTHRO' HEIRS GOMTIBEN G DABHI,GOMTIBEN GOVINDBHAI DABHI,DIPAKBHAI GOVINDBHAI DABHI,DEVRAJBHAI GOVINDBHAI DABHI,JASHRAJ GOVINDBHAI DABHI,VITTHALBHAI RAMJIBHAI VANKAR,DALABHAI VIRABHAI PARMAR,VITTHALBHAI RAMJIBHAI VANKAR,DALABHAI VIRABHAI PARMAR	,NOTICE SERVED,SERVED BY AFFIX(N)
10937	FA/3692/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UJIBEN WD/O DHANJIBHAI PATEL,	
10938	FA/3694/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEV NARANBHAI,	
10939	FA/3695/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL CHHAGANLAL,	
10940	FA/3696/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAGHUNATH SAVABHAI,	
10941	FA/3697/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRATBEN WD/O NANJIBHAI,	
10942	FA/3698/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHADEVBHAI MALJIBHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10943	FA/3699/2001	01/05/2012	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI MALJIBHAI,	(MR A J PATEL)
10944	FA/3770/2001	30/03/2010	DY.ENGINEER,GEB,CHAIRMAN, GEB	MR SP HASURKAR	LABHUBHAI KARSHANBHAI THRO' HEIRS KARSHANBHAI GANESHBHAI,KARSHANBHAI GANESHBHAI,SAMUBEN KARSHANBHAI	,RULE SERVED
10945	FA/3772/2001	22/09/2008	GUJ.STATE ROAD TRANSPORT CORP,	MR ASHISH H SHAH	PRAVINBHAI RAGHAVJIBHAI VIRAMGAMA,HANSABEN PRAVINBHAI VIRAMGAMA	MR HARSHAD K PATEL
10946	FA/3773/2001	21/03/2012	MAHARAJA SALT WORKS COMPANY PVT. LTD.,	MR MK VAKHARIA	AMARSANG @ AMUBHA KALUBHA,KOLI KANJI JAIRAMBHAI,KARIMBHAI DOSABHAI,NEW INDIA INSURANCE CO. LTD.,BAVASINH NARSINH,CHARANSING RAGHUVIRSINH DHANOT,KAMALJITSINGH JOGINDERSINGH DHANOT	,NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),MS LILU K BHAYA,MR ASHISH M DAGLI
10947	FA/3774/2001	30/08/2012	MADHUSUDAN SPECIAL SECTION LTD,	MR MANISH R BHATT	MI KHUMRI OR HIS SUCCESSOR,EXECUTIVE ENGINEER (O&M)	GOVERNMENT PLEADER,MR AD OZA
10948	FA/3777/2001	11/04/2017	EXECUTIVE ENGINEER (O & M),	MR SP HASURKAR	HITESHKUMAR MADHUSUDHAN JOSHI,	MR GK RATHOD
10949	FA/3778/2001	10/12/2012	ABDULRAHIM GULAMNABI GHANCHI,	MS ROOPAL R PATEL	ABDULKARIM ABDUL LATIF VORA,UNITED INDIA INSURANCE CO. LTD(DELETED)	DELETED,MR DN TRIVEDI
10950	FA/3807/2001	27/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	PARVATIBEN GUMANBHAI VASAVA,MINOR LIMESH GUMANBHAI VASAVA,MINOR MINESH GUMANBHAI VASAVA,MINOR SANGITABEN GUMANBHAI VASAVA,BHAVSING DEVJIBHAI VASAVA,GITABEN BHAVSINGBHAI VASAVA,KASAMBHAI HABIBBHAI CHAUAN,HABIBULLA HASAMKHAN BALUCHI	NOTICE SERVED,MR HRIDAY BUCH
10951	FA/3808/2001	27/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	HIRABHAI DEVJIBHAI VASAVA,SONABEN DEVJIBHAI VASAVA,SHAMALBHAI BACHUBHAI VASAVA,KASAMBHAI HABIBBHAI CHAUAN,HABIBULLA HASAMKHAN BALUCHI	NOTICE SERVED,MR HRIDAY BUCH
10952	FA/3861/2001	23/11/2015	HEMANGINIBEN JAYENDRABHAI SHAH,MINOR KHUSHALI JAYENDRABHAI SHAH,THRO'HEMANGINIBEN J SHAH,SHANTABEN CHINUBHAI SHAH	MR KARTIKEY P RAWAL	SIDDI NURMOHMED HUSEINBHAI DELETED AS PER COURT ORDER,SIDDIQUE MOHMED HUSSEINBHAI MALAVIYA,NEW INDIA ASS.CO.LTD.,JOGINDERSINGH (DELETED IN LOWER COURT),MANGALSINGH BALKERSINGH,ORIENTAL INSURANCE CO LTD.,SHAKRABHAI FULCHANDBHAI THAKORE	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY RPAD (N),DELETED,MR SUNIL B PARIKH,MR HARDIK C RAWAL
10953	FA/3862/2001	23/11/2015	HEMANGINIBEN JAYENDRABHAI SHAH,	MR KARTIKEY P RAWAL	SIDDI NURMOHMED HUSEINBHAI DELETED AS PER COURT ORDER,SIDDIQUE MOHMED HUSSEINBHAI MALAVIYA,NEW INDIA ASS.CO.LTD.,JOGINDERSINGH (DELETED IN LOWER COURT),MANGALSINGH BALKERSINGH,ORIENTAL INSURANCE CO LTD.,SHAKRABHAI FULCHANDBHAI THAKORE	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY RPAD (N),DELETED,MR SUNIL B PARIKH,MR HARDIK C RAWAL
10954	FA/3868/2001	28/03/2012	HANSABEN WD/O KANCHANBHAI DEASIBHAI PARMAR,MINOR PARESHKUMAR KANCHANBHAI THRO'HANSABEN KANCHANBHAI P,SAVITABE DESAIBHAI PARMAR,DESAIBHAI LAXMANBHAI PARMAR	MR MTM HAKIM	GSRTC,	MS ROOPAL R PATEL
10955	FA/3893/2001	14/10/2011	SHAILABEN WD/O JANAKBHAI KANUBHAI SONEJI,	MR MC BHATT	KANTILAL AMRUTLAL BAVAJI,GUJ.STATE ROAD TRANSPORT CORP	NOTICE SERVED,MR MITUL K SHELAT

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10956	FA/3894/2001	14/10/2011	SHAILABEN WD/O JANAKBHAI KANUBHAI SONEJI,	MR MC BHATT	KANTILAL AMRUTLAL BAVAJI,GUJ.STATE ROAD TRANSPORT CORP	NOTICE SERVED,MR MITUL K SHELAT
10957	FA/3895/2001	14/10/2011	SHAILABEN WD/O JANAKBHAI KANUBHAI SONEJI,	MR MC BHATT	KANTILAL AMRUTLAL BAVAJI,GUJ.STATE ROAD TRANSPORT CORP	NOTICE SERVED,MR MITUL K SHELAT
10958	FA/3941/2001	26/07/2019	JAYANTILAL SHAMJIBHAI PATEL,PUSHPABEN DASHRATHBHAI PRAJAPATI	(MR MB GANDHI),MRS TRUSHA M GANDHI	RANJANBEN MADHAVLAL KANSARA,	MR MK VAKHARIA
10959	FA/3943/2001	23/10/2015	KISHOREBHAI NANUBHA SOLANKI,	MR SANDIP C SHAH	SHIVABHAI RASANGBHAI CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT
10960	FA/3944/2001	23/10/2015	BUDHAJI CHHAGAJI THAKORE,	MR SANDIP C SHAH	SHIVABHAI RASANGBHAI CHAUDHARI,GUJARAT STATE ROAD TRANSPROT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
10961	FA/3949/2001	04/12/2008	URMILABEN BABULAL PANCHAL,SITABEN BABULAL PANCHAL,SANDIP BABULAL PANCHAL,GIRISH BABULAL PANCHAL,DAKSHABEN BABULAL PANCHAL	MR DIPAK R DAVE	MANJUSHREE TEXTILE,OFFICIAL LIQUIDATOR	RULE SERVED,MR RD DAVE
10962	FA/3952/2001	06/01/2014	SWATI IAT UTPADAK AUDYOGIK SAHAKARI MANDALI LIMITED,	MR MITUL K SHELAT	GUJARAT HOUSING BOARD,	MR YN RAVANI
10963	FA/3953/2001	04/10/2012	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ABC TRADING CO. LTD.,	MR AMIT J SHAH
10964	FA/3959/2001	23/06/2017	GUJARAT HEAVY CHEMICALS LTD.,	M/S TRIVEDI & GUPTA	BHAVANABEN RAMESH THAKAR,PARSHOTAM MADHAVJI,GOMTIBEN PURSHOTTAM.,NARANBHAI BHANJIBHAI JETHAWA,NEW INDIA INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MR SANDIP C SHAH
10965	FA/3965/2001	01/04/2011	RAMESHCHANDRA RANCHHODBHAI PATEL,	MR DF AMIN	SHRIKANT RNCHHODBHAI PATEL,PARSHOTTAM RANCHHODBHAI PATEL DECD.THRO'HEIRS SHANTABEN P P,SHANTABEN W/O.PARSHOTTAMDAS C CHHOTABHAI PATEL,ARUNBHAI PURSHOTTAMDAS PATEL,MAHENDRABHAI P PATEL,SMITA UPENDRABHAI PATEL,HANSABEN JASVANTKUMAR PATEL,SHAILESH RANCHHODBHAI PATEL	,RULE SERVED,MR DC DAVE,(MR RM VIN)
10966	FA/4047/2001	17/04/2012	AAJANA PATEL SITABEN WD/O NARANJI TRIKAMJI,AANJANA PATEL TRIKAMJI LUMBAJI,AANJANA PATEL GAURIBEN TRIKAMJI,AANJANA PATEL PARBAJI NARANAJI,AANJANA PATEL PURAJI NARANAJI	(MR MOHANBHAI DESAI)	PURABHAI NANJIBHAI PATEL DECD.THRO' HEIR MAHADEVBHAI P PATEL,MAHADEVBHAI PURABHAI PATEL,HENGOLABHAI PURABHAI PATEL,RATNABHAI PURABHAI PATEL,DAHANBHAI PURABHAI PATEL,ORIENTAL INSURANCE CO. LTD.	,MR KK NAIR,MR KAMLESH KACHHAVAH
10967	FA/4048/2001	15/04/2013	THAKOR BHIKHIBEN VARSANGJI,THAKOR VINOD VARSANGJI,THAKOR KANJI VARSANGJI	MR.HIREN M MODI	THAKKAR JAGDISHCHANDRA NARBHERAM,NEW INDIA INSURANCE CO.LTD.,OWNER OF TRUCK NO.H.Y.M.425 NAME NOT KNOWN,INSURANCE CO.OF TRUCK NO. H.Y.M. 425	NOTICE SERVED,DELETED,MS MEGHA JANI,MS LILU K BHAYA
10968	FA/4060/2001	06/10/2010	DAUD ABEDEALI DAWOOD,	MR DAXESH T DAVE	AKIK ENTERPRISES PVT. LTD.,PAEACOCK INDUSTRIES LTD.	RULE NOT RECD BACK,RULE UNSERVED
10969	FA/4077/2001	11/01/2013	GSRTC,	MRS VASAVDATTA BHATT	NURMAHMMADBHAI BABUBHAI SHAIKH,OSMAN HUSEN C.D.GAMETI	NOTICE SERVED,MR DIVYESH SEJPAL
10970	FA/4097/2001	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,VARVABHAI SHANKERDAS PATEL	GOVERNMENT PLEADER,MR MD VAKIL
10971	FA/4098/2001	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,AMBALAL KARSHANDAS PATEL	GOVERNMENT PLEADER,RULE SERVED

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10972	FA/4139/2001	29/11/2018	MAHENDRABHAI NATVARLAL SHAH,	MR KV SHELAT	JANTA KIRANA STORE PRO. JAYANTILAL JETHALAL PATEL,	MR PREMAL R JOSHI
10973	FA/4142/2001	31/08/2018	BACHUBHAI MOHANBHAI PATEL,	MR MC BHATT	KALPANABEN DILIPKUMAR,PATEL CORPORATION,REVABHAI MOHANBHAI PATEL,DASHRATHBHAI BACHUBHAI PATEL,MANUBHAI BACHUBHAI PATEL,SHILESHBHAI REVABHAI PATEL,PARAMANAND SOMABHAI PATEL,PANKAJBHAI NANDLAL,KETANBHAI NANDLAL,HARIKRISHNA SOMABHAI,PARESH KANUBHAI,JIGNESH KANUBHAI	RULE UNSERVED
10974	FA/4143/2001	30/01/2012	NEW INDIA ASSURANCE CO LTD. SHREERAM MANSION,SANTRAMROAD,	MR SANDIP C SHAH	RAMANBHAI ASHABHAI PATEL,DECD.THRO'HIS HEIRS,RAJESHBHAI RAMANBHAI PATEL,TARULATABEN D/O RAMANBHAI PATEL,SHARDABEN RAMANBHAI PATEL DECD.DELAY BY CLAIMANT,DELETED,ASHWINBHAI P MEKWAN	MR PRASHANT MANKAD
10975	FA/4144/2001	30/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	KIRITBHAI CHATURBHAI PATEL,ASHWINBHAI P MEKWAN	MR PRASHANT MANKAD
10976	FA/4159/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI HARGOVANDAS VYAS,SAVITABEN WD/O MANUPRASAD H. VYAS,RAMESHBHAI M. VYAS,BHAGWANBHAI M. VYAS	,UNSERVED EXPIRED (R)
10977	FA/4160/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI PRAHLADBHAI PATEL,	UNSERVED EXPIRED (R)
10978	FA/4161/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDULAL MOHANLAL PATEL,SURAJBEN WD/O CHANDULAL MOHANDAS PATEL,RAMESHBHAI CHANDULAL PATEL	,RULE SERVED
10979	FA/4162/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI PRAHLADBHAI PATEL,AMBALAL KALIDAS PATEL,DIWALIBEN K. PATEL (DAUGHTER),SAVITABEN K. PATEL (DAUGHTER)	,UNSERVED EXPIRED (R)
10980	FA/4163/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI MAFATLAL PATEL,CHIMANBHAI NARSHIDAS PATEL	UNSERVED EXPIRED (R)
10981	FA/4164/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI SHANKARDAS PATEL,	UNSERVED EXPIRED (R)
10982	FA/4165/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI BECHARDAS PATEL,	RULE SERVED
10983	FA/4166/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI BAPUDAS PATEL,	UNSERVED EXPIRED (R)
10984	FA/4167/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVKORBERN KALIDAS PATEL THROPOA HOLDER NARANBHAI K PATEL,	RULE UNSERVED
10985	FA/4168/2001	18/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI NARSINHDAS,MANILAL NARSINHDAS,PASABHAI NARSINHDAS,JESANGBHAI MAFATBHAI	RULE SERVED,UNSERVED EXPIRED (R)
10986	FA/4169/2001	21/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	SAMA AMBA AMROT,DEVRAJ MEGHRAJ GOTHI (PATEL)	NOTICE SERVED
10987	FA/4170/2001	21/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	TEJA AMBA AMROT,DEVRAJ MEGHRAJ GOTHI (PATEL)	NOTICE SERVED,MR SANJAY M AMIN,(MR KAMLESH B MEHTA)
10988	FA/4173/2001	09/05/2012	KAMLABEN JIVABHAI SONARA WD/O JIVABHAI BAVABHAI,KIRANKUMAR JIVABHAI SONARA,DIPAKKUMAR JIVABHAI SONARA,NANBHAI BAVABHAI SONARA	MR VIKRAM J THAKOR	GUJARAT STATE ROAD TRANSPORT CORPORATION,KARANSINH MANSINH JADEJA	NOTICE SERVED,NOTICE UNSERVED
10989	FA/4194/2001	25/08/2008	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	NANDINIBEN NAYANKUMAR PATEL,MALAV NAYANKUMAR PATEL,KANAIYALAL AMBALAL PATEL,SAVITABEN KANAIYALAL PATEL,MADANSINH NATHUSINH KUMPAVAT,KANTIBHAI HIRABHAI PATEL,M/S KIRIT INDUSTRIES,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),(MR HM BHAGAT),MR SANDIP C SHAH

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10990	FA/4195/2001	25/08/2008	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	URMILABEN ROHITKUMAR PATEL,MINOR KOMALBEN ROHITKUMAR PATEL,MINOR SNEHAL ROHITKUMAR PATEL,MINOR TEJAS ROHITKUMAR PATEL,CHIMANLAL NARANDAS PATEL,KANTABEN CHIMANLAL PATEL,MADANSINH NATHUSINH KUMPAVAT,KANTIBHAI HIRABHAI PATEL,M/S.KIRIT INDUSTRIES,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,(MR HM BHAGAT),MR SANDIP C SHAH
10991	FA/4196/2001	25/08/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PARUBEN VINODBHAI PATEL,MINOR KAYAN VINODBHAI PATEL,MINOR ATASH VINODBHAI PATEL,MADANSINH NATHUSINH KUMPAVAT,KANTIBHAI HIRABHAI PATEL,M/S KIRIT INDUSTRIES,ORIENTAL INSURANCE CO.LTD.,SURYAKANTABEN CHHAGANLAL PATELOWNER OF CAR.	NOTICE SERVED,SERVED BY AFFIX(N),(MR HM BHAGAT),MR SANDIP C SHAH
10992	FA/4244/2001	13/02/2013	IMAMBHAI KALUBHAI DECD.THRO' HIS LEGAL HEIRS,MAHEMUDBHAI IMAMBHAI SHAIKH,ANVARHUSAIN IMAMBHAI SHAIKH	MR PRASHANT G DESAI	MARIYAMBIBI VALIMOHMAD JUHAR DECD.THRO'HER HEIRS,GANIBHAI ISHAKBHAI JUHAR,SHAMSUBHAI ISHAKBHAI LUHAR,HAJIMOHMAD ISHAKBHAI LUHAR,SUGRABEN D/O ISHAKBHAI LUHAR,HARUN ISABHAI NAGORI,ISMAILBHAI ISABHAI NAGORI,HAMIDBHAI ISABHAI NAGORI	,NOTICE SERVED BY DS,MS TRUSHA H MEHTA
10993	FA/4245/2001	13/02/2013	IMAMBHAI KALUBHAI DECD.THRO' HIS LEGAL HEIRS,MAHEMUDBHAI IMAMBHAI SHAIKH,ANVARHUSAIN IMAMBHAI SHAIKH	MR PRASHANT G DESAI	MARIYAMBIBI VALIMOHMAD JUHAR DECD.THRO'HER HEIRS,GANIBHAI ISHAKBHAI JUHAR,SHAMSUBHAI ISHAKBHAI LUHAR,HAJIMOHMAD ISHAKBHAI LUHAR,SUGRABEN D/O ISHAKBHAI LUHAR,HARUN ISABHAI NAGORI,ISMAILBHAI ISABHAI NAGORI,HAMIDBHAI ISABHAI NAGORI	,NOTICE SERVED BY DS
10994	FA/4257/2001	29/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,PRATAPSINH VIKRAMSINH JADEJA	MR UI VYAS	RAMESHBHAI HAJABHAI DODIYA DECD. THRO' HEIRS JIVIBEN,JIVIBEN RAMESHBHAI DODIYA W/ORAMESHBHAI HAJABHAI DODIYA,PARESHKUMAR RAMESHBHAI DODIYA S/O RAMESHBHAI H DODIYA,RASUBEN D/O RAMESHBHAI HAJABHAI DODIYA,SIMABEN D/O RAMESHBHAI HAJABHAI DODIYA,HAJABHAI JAGABHAI DODIYA,SAVDHIBEN HAJABHAI DODIYA	,NOTICE SERVED,MR PS CHAMPANERI
10995	FA/4300/2001	06/03/2009	DHUDARBHAI THAKARSI SINCE DECDTHRO'HEIRS,PURIBEN WD/O BHUDARBHAI THAKRSI,NAVINCHADNRA BHUDARBHAI,RAMESHCHANDRA BHUDARBHAI,RAJENDRA BHUDARBHAI,ASHOK BHUDARBHAI,BHUPENDRABHAI BHUDARBHAI,DINESHBHAI KESHAVLAL,PARESHCHNDRA MANSUKHLAL	(MR MB GANDHI),MRS TRUSHA M GANDHI	VIJAYABEN MADHAVLAL,	MR YATIN SONI
10996	FA/4302/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NATHIBEN REVABHAI CHAUDHARI,GOVINDBHAI REVABHAI CHAUDHARI,LALJIBHAI REVABHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
10997	FA/4303/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DEMARBHAI RUGHNATHBHAI CHAUDHARI,SALUBHAI RUGHNATHBHAI CHAUDHARI,HIRABHAI RUGHNATHBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
10998	FA/4304/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MANSANGBHAI FULJIBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
10999	FA/4305/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ATARBHAI BADSANGBHAI CHAUDHARIDECD. THRO' HEIRS RATNABEN,RATNABEN WD/O ATARBHAI BADSANGBHAI,ISHARABHAI ATARBHAI CHAUDHARI,PRAVINBHAI ATARBHAI CHAUDHARI	,GOVERNMENT PLEADER,MR MD VAKIL
11000	FA/4306/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KESHABHAI RANCHHODBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL

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11001	FA/4307/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JAYDEVBHAI DUNGARBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
11002	FA/4308/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JIVIBEN BECHARBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
11003	FA/4309/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NARANBHAI NATHUBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
11004	FA/4310/2001	05/08/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,PRATAPBHAI VELJIBHAI CHAUDHARI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
11005	FA/4311/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,VITTHALBHAI VIRCHANDDAS PATEL	GOVERNMENT PLEADER,NOTICE SERVED
11006	FA/4312/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MOHANBHAI VIRABHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED
11007	FA/4313/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,DHULABHAI RAMDAS PRAJAPATI	GOVERNMENT PLEADER,NOTICE SERVED
11008	FA/4314/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,CHANDUJI SOMAJI THAKOR	GOVERNMENT PLEADER,NOTICE SERVED
11009	FA/4315/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KALYANBHAI MANCHABHAI PATEL	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
11010	FA/4316/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,NARSINHBHAI UMEDBHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED
11011	FA/4317/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,AMRUTBHAI UGANDAS PATEL DECD. THRO' HEIR UGANDAS C PATEL	GOVERNMENT PLEADER,NOTICE SERVED
11012	FA/4318/2001	30/09/2008	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,VITTHALBHAI VIRCHANDDAS PATEL	GOVERNMENT PLEADER,NOTICE SERVED
11013	FA/4422/2001	28/02/2014	MONJIBHAI VASHRAMBHAI DHAMELIYA,MULJIBHAI VASHRAMBHAI DHAMELIYA,GANESHBHAI VASHRAMBHAI DHAMELIYA,KALABHAI VELABHAI DHAMELIYA,MAKODBHAI KESHAVBHAI DHAMELIYA,HIRABHAI NARANBHAI DHAMELIYA,HASURAM NARSIDAS AGRAWAT	RULE SERVED,MS KHYATI P HATHI,(MR PV HATHI)	MOHANBHAI LALABHAI DHAMELIYA,DEVRAJBHAI MOHANBHAI DHAMELIYA,CHARITY COMMISSIONER	GOVERNMENT PLEADER,MR RA SEJPAL,MR RC SEJPAL
11014	FA/4423/2001	01/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	ROHITBHAI V SHAH,GAGJIBHAI KARSHANBHAI,KANJIBHAI PREMJIBHAI,NEW INDIA ASSURANCE CO. LTD.,SULEMAN H DESAI	NOTICE SERVED,MR KETAN A DAVE,MS LILU K BHAYA
11015	FA/4424/2001	01/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	KALYANBHAI B DAVE,RANJANBEN KALYANBHAI,RASHMIBEN K DAVE,PRAKASHBHAI K DAVE,DIPALI K DAVE,GAGJIBHAI KARSHANBHAI,KANJIBHAI PREMJIBHAI,NEW INDIA ASSURANCE CO. LTD.,SULEMAN H DESAI	NOTICE SERVED,SERVED BY AFFIX(N),MS LILU K BHAYA
11016	FA/4425/2001	01/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	RAJENDRASINH H. GOHIL,GAGJIBHAI KARSHANBHAI,KANJIBHAI PREMJIBHAI,NEW INDIA ASSURANCE CO. LTD.,SULEMAN H DESAI	NOTICE SERVED,SERVED BY AFFIX(N),MS LILU K BHAYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11017	FA/4438/2001	19/01/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	SMITABEN PRAVINKUMAR RATHOD,SHITAL PRAVINKUMAR RATHOD,VISHAL PRAVINKUMAR RATHOD,ARTI PRAVINKUMAR RATHOD,SAMIRKUMAR RATHOD,BHARAT SHANKERBHAI RAJPUT,MARUBHAI RANCHHODBHAI PARMAR	SERVED BY RPAD (N)
11018	FA/4441/2001	13/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	RAJUBHAI RAMBHAI BORICHA,CHANDYA PRAVINBHAI VALJIBHAI,JADAVBHAI GORDHANBHAI MARADIA,SURESHBHAI AMBARAMBHAI AGRAWAT,V J GOHEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,MR SHALIN N MEHTA,MR ASHISH M DAGLI
11019	FA/4442/2001	13/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	HANSABEN JITENDRAGIRI GOSWAMI,CHANDYA PRAVINBHAI VALJIBHAI,JADAVBHAI GORDHANBHAI MARADIA,SURESHBHAI AMBARAMBHAI AGRAWAT,V J GOHEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,MR SHALIN N MEHTA,MR ASHISH M DAGLI
11020	FA/4443/2001	13/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	ASHOKBHAI TULSIDAS BAGTHARIA,CHANDYA PRAVINBHAI VALJIBHAI,JADAVBHAI GORDHANBHAI MARADIA,SURESHBHAI AMBARAMBHAI AGRAWAT,V J GOHEL,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED BY DS,MR SHALIN N MEHTA,MR ASHISH M DAGLI
11021	FA/4444/2001	13/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	VIPULBHAI JORSINGBHAI GOHEL,CHANDYA PRAVINBHAI VALJIBHAI,JADAVBHAI GORDHANBHAI MARADIA	NOTICE SERVED BY DS
11022	FA/4463/2001	18/01/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	ASHOKBHAI PARSHOTTAMBHAI MAKWANA DECD.THR'HEIRS,PARSHOTTAMBHAI SHAMJIBHAI MAKWANA,JAYABEN PARSHOTTAMBHAI MAKWANA,ARTIBEN ASHOKBHAI MAKWANA (WIDOW),DRIVER : VANRAJBHAI MAGANBHAI PATEL.,OWNER : CHIMANBHAI MOHANBHAI PATEL.	,NOTICE SERVED,NOTICE SERVED BY DS,MR SATYEN B RAWAL
11023	FA/4469/2001	21/06/2016	SUSHILABEN MADHUVANDAS RANA,MADHUVANDAS BHAGAWANDAS RANA	HL PATEL ADVOCATES	IQBAL ABDUL SATTAR KALANDAR,NATIONAL INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
11024	FA/4477/2001	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANJIBHAI POPATBHAI,	RULE SERVED
11025	FA/4479/2001	30/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	TAPAN NAVINCHANDRA CO.LTD.,CHHAGANBHAI LADHABHAI GHADIA	NOTICE SERVED,MR MAKBUL I MANSURI
11026	FA/4489/2001	13/01/2012	BHARATKUMAR RANCHHODBHAI PATEL,	(MR KANUBHAI I PATEL),MR DIPAK R DAVE	VISHNUPRASAD ISHVARLAL PATEL,DILIPSING KARSANSING PARMAR,NATIONAL INSURANCE CO LTD.	RULE UNSERVED,MR MEHUL SHARAD SHAH
11027	FA/4490/2001	13/01/2012	CHANDRIKABEN BHARATKUMAR PATEL,	(MR KANUBHAI I PATEL),MR DIPAK R DAVE	VISHNUPRASAD ISHVARLAL PATEL,DILIPSING KARSANSING PARMAR,NATIONAL INSURANCE CO LTD.	RULE UNSERVED,MR MEHUL SHARAD SHAH
11028	FA/4491/2001	13/01/2012	ZALAKBEN BHARATKUMAR PATEL, MINOR THRO'BHARATKUMAR R PATEL,	(MR KANUBHAI I PATEL),MR DIPAK R DAVE	VISHNUPRASAD ISHVARLAL PATEL,DILIPSING KARSANSING PARMAR,NATIONAL INSURANCE CO LTD.	RULE UNSERVED,MR MEHUL SHARAD SHAH
11029	FA/4504/2001	13/07/2012	RAJKOT MUNICIPAL CORPORATION,	MR AK CLERK	KISHOR CONSTRUCTION COMPANY,	NOTICE SERVED,(MR SANDEEP N BHATT)
11030	FA/4508/2001	31/01/2008	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KANAIYALAL BABULAL NAYAK HUSBAND OF DECD.KUNJLATABEN K,PARULBEN KANAIYALAL NAYAL,DELETD AS PER ORDER PASSED BELOW EXH.21,AMISHABEN KANAIYALAL NAYAK,MINOR CHAUTANBHAI KANAIYALAL THRO'KANAIYALAL BABULAL NAYAK,IMANUEL DANIYEL CHRISTIAN	NOTICE SERVED BY DS,DELETED,MS MITA S PANCHAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11031	FA/4524/2001	01/12/2011	BHAVNABEN RAJENDRABHAI PATEL W/O RAJENDRA B PATEL,	(MR VINAYAK D PANDYA)	SANJAYKUMAR BABUBHAI PATEL,BABUBHAI DAHYABHAI PATEL,VIMALABEN BABUBHAI PATEL	RULE SERVED
11032	FA/4526/2001	08/09/2008	PATEL VALAMJI RAVJIBHAI,PATEL RAVJIBHAI DAYABHAI	MR MC BHATT	PATEL BECHAR SHIVABHAI,PATEL AMARSHI SHIVABHAI,PATEL BHAGWANJI SHIVABHAI,MANEKBEN SHIVABHAI,VAJIBEN SHIVABHAI	MR PM BHATT,MR KB PANERI
11033	FA/4579/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECD.LAXMANBHAI NARSINHBHAI,CHATURABEN LAXMANBHAI,WD/O DECD.LAXMANBHAI NARSINHBHAI,MINOR HIREN LAXMANBHAI,MINOR MAYUR LAXMANBHAI THRO'GUARDIAN CHATURABEN	,RULE SERVED BY DS
11034	FA/4580/2001	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHABEN MOHANBHAI,GUARDIAN OF JAYANTILAL MOHANBHAI,MEPABHAI KAMABHAI	RULE SERVED BY DS
11035	FA/4581/2001	25/04/2012	AHMEDABAD MUNCICIPAL CORP.,	MS JIRGA D JHAVERI	UTTAMCHANDSINH C MEHTA,	MR IM PANDYA
11036	FA/4582/2001	25/04/2012	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	RANGOLI ASSOCIATION,	MR IM PANDYA
11037	FA/4583/2001	25/04/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	DINESH R SHAH,	RULE SERVED
11038	FA/4584/2001	23/09/2013	LIFE INSURANCE CORPO.OF INDIA,BRANCH MANAGER LIC OF INDIA	MR AK CLERK	BHAVNABEN BIPINBHAI THAKKAR,JERNA BIPINBHAI THAKKAR MINOR	(MR BD KARIA)
11039	FA/4586/2001	02/03/2012	HAJRABIBI WD/O ABDULKADIR HUSENBHAI SINDHI,DILSHADBANU ABDULKADAR SINDHI,SHAMSHADBANU ABDULKADAR SINDHI,SAHIRATABANU ABDULKADIR SINDHI	(MR JD AJMERA)	JAMABHAI LAXMANBHAI PATEL DECDTHRO' HEIRS KAKUBEN WD/O JAMA,KAKUBEN WD/O JAMA LAXMAN,DARGABEN W/O KHEMA RANCHHOD,RUPABEN W/O VASTA VIHA,DIWALIBEN @ BHANIBEN W/O JIVRAJ MAVA,SHANTABEN W/O MANA RANCHHOD,KARSANBHAI JAMABHAI.,RUPABHAI JAMABHAI,VASTABHAI JAMABHAI,KALABHAI JAMABHAI,UNITED INDIA INSURANCE CO. LTD,STATE OF GUJARAT,ORIENTAL INSURANCE COMPANY,MULABHAI RAGHUNATHBHAI PATEL,HUSENBHAI JAFARBHAI SINDHI	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MS HINA DESAI
11040	FA/4606/2001	02/04/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	SHARDADEVI WD/O RAMASHREE BABULAL GUPTA,ANIL S/O RAMASHREE BABULAL GUPTA,RAJENDRA S/O RAMASHREE BABULAL GUPTA,SUNITA D/O RAMSHREE BABULAL GUPTA,MINOR GIPI S/O RAMSHREE BABULAL GUPTA,MINOR RINKU S/O RAMSHREE BABULAL GUPTA,SUMANKUMAR RAMPRAKASH KHATRI,M/S.B SHRMA AND CO.	SERVED BY RPAD (N),SERVED BY RPAD (R),MR MEHUL S SHAH, (MR SURESHM SHAH)
11041	FA/4632/2001	20/03/2009	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KHOMABHAI RANCHHODBHAI PATEL	
11042	FA/4671/2001	06/12/2010	DY GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,SHANKERBHAI MOTIBHAI CHAUDHARI	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11043	FA/4672/2001	06/12/2010	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,JOITARAM VIRCHANDDAS	GOVERNMENT PLEADER,NOTICE SERVED
11044	FA/4673/2001	06/12/2010	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,KALUBHAI SADABHAI VANKAR THRO'HEIR OF MAFATLAL KALUBHAI VAN	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11045	FA/4674/2001	06/12/2010	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,HIRABHAI SHANKERDAS PRAJAPATI	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11046	FA/4675/2001	06/12/2010	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,JOITARAM VIRCHANDDAS,KASHIRAM VIRCHANDDAS	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11047	FA/4676/2001	06/12/2010	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,AMBARAM KACHARABHAI,KASHIRAM VIRCHANDDAS	GOVERNMENT PLEADER,SERVED BY RPAD (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11048	FA/4677/2001	06/12/2010	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,SHANKARBHAI SHAMBHUBHAI PRAJAPATI	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11049	FA/4679/2001	12/12/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JAMATIBEN W/O RAYSING PUNIYA RATHWA,PUNIYA KALIYA RATHWA,RAJLI PUNIYA RATHWA,VIJAYSINGH RAYSING,THRO JAMATIBEN W/O RAYSING PUNIYA(MINOR),DHARMENDRASING BASUBHA PARMAR,CHAMPAKLAL KESHAVLAL SHETH,PURSHOTTAMBHAI MOTIBHAI PATEL DECD.THROUGH THE LRS,SHANTABEN W/O MOTIBHAI HARIBHA PATEL,JIVIBEN WD/O OF PARSHOTAMBHAI MOTIBHAI PATEL,BHUPENDRA PARSHOTAM,RANJANBEN PARSHOTAMBHAI,MINOR SUMITRA,GUARDIAN:JIVIBEN,DASHRATHBHA KESHAVLAL VAISHNAV,ORIENTAL INS.CO.	,NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR
11050	FA/4680/2001	12/12/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	SHANTABEN WD/O MOTIBHAI HARIBHAI PATEL,JIVIBEN WD/O PURUSHOTTAMBHAI MOTIBHAI PATEL,BHUPENDRAKUMAR PURUSHOTTAMBHAIPATEL,RANJANBEN PURUSHOTTAMBHAI PATEL,MINOR SUMITRABEN PURUSHOTTAMBHAI PATEL,DHARMENDRASING BASUBHA PARMAR,CHAMPAKLAL KESHAVLAL SHETH,PURUSHOTTAMBHAI MOTIBHAI PATELDECD.THROUGH THE LRS,SHANTABEN W/O ,MOTIBHAI HARIBHAI PATEL,JIVIBEN WD/O PURUSHOTAMBHAI MOTIBHAI PATEL,BUPENDRA PURSHUTAMBHAI,RANJANBEN PURUSHOTAMBHAI,MINOR SUMITRA GUARDIAN JIVIBEN,DASHRATHBHAI KESHAVLAL VAISHNAV,ORIENTAL INSURANCE CO.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,MR BS PATEL,MRS RANJAN B PATEL,MS AMRITA AJMERA
11051	FA/4683/2001	05/03/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	JAYMATI RASIKLAL DECD. THR'HEIRS,RASIKLAL MAGANLAL DAVE,RAJUBHAI RASIKLAL DAVE,RUPESHBHAI RASIKLAL DAVE,VIPULABEN RASIKLAL DAVE,MANSUKH DAMJI KOLI DEL. AS PERCT.ORD.DT.29/12/2011.,KASAMBHAI SIDIBHAI	,NOTICE SERVED,DELETED,MR MRUGEN K PUROHIT
11052	FA/4693/2001	30/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,RAMABHAI JETHABHAI PATEL	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11053	FA/4694/2001	25/07/2013	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	COLLECTOR OF MEHSANA,MADHABHAI REVABHAI PATEL	GOVERNMENT PLEADER,MR PRAKASH K JANI
11054	FA/4696/2001	23/01/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	BHAYA DEVSHI BHARDA,PUNJI BHAYA BHARDA,KARI NARAN BHARDA,SAMAT NARAN BHARDA,JESUKH NARAN BHARDA,MITHA NARAN BHARDA,SHANTU NARAN BHARDA,RAMJI NARAN BHARDA,PANCHA NARAN BHARDA,LALJIBHAI CHAKUBHAI JOSHI,GULABBHAI GARDHANBHAI GAJERA	NOTICE SERVED
11055	FA/4697/2001	17/04/2012	DHIRIBEN LAXMIDAS RAMANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SURESHBHAI LAXMIDAS PATEL,LAXMIDAS GOKALDAS PATEL,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MR RAJNI H MEHTA
11056	FA/4699/2001	02/02/2012	PRAKASH VALLABHDAS UNADKAR,	MR VIREN G DAVE	HIMANSHU CHHATRABHUJ RAITHATHA,RAJABHAI SAMANTBHAI ODEDRA,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY RPAD (N),MR VIBHUTI NANAVATI
11057	FA/4701/2001	02/02/2012	ASHISHKUMAR HARSHADRAI ACHARYA,	MR BHARAT JANI	A.P.LAKHANI,PRAKASHBHAI MANSINGBHAI RAJPUT(DELETED),ORIENTAL INSURANCE CO LTD.	NOTICE SERVED BY DS,DELETED,MR RAJNI H MEHTA

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11058	FA/4702/2001	12/03/2013	SHANTABEN ISHWARBHAI PATEL,	MR.D K.PUJ	SHIVAJI RAMDAS YADAV,KIRANKUMAR DEVRAJ LODAVA,UNITED INDIA INSURANCE CO LTD.,AMBIKA SAW MILL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
11059	FA/4703/2001	08/09/2010	SHASHIKALABEN MAHENDRABHAI THAKAR,ATULBHAI MAHENDRABHAI THAKAR,DAXESHBHAI MAHENDRABHAI THAKARMINOR,KOMALBEN MAHENDRABHAI THAKAR MINOR,LILAVATIBEN AMBALAL THAKAR	MR MTM HAKIM	SANMUKHPYA KALAKPYA RAJUR (DELETED),VIJAY VITTHAL MISKIN,NATIONAL INSURANCE CO. LTD.	DELETED,RULE SERVED,MS MEGHA JANI
11060	FA/4704/2001	01/04/2013	NARENDRA THAKORDAS,	MR KL DAVE	DIRECTOR OF GEOLOGY AND MINING,NEW INDIA INSURANCE CO.,RAJUBHAI VANIA	GOVERNMENT PLEADER,RULE SERVED,MR VIBHUTI NANAVATI
11061	FA/4705/2001	18/04/2013	PREMILABEN W/O MAGANBHAI PATEL,	MR.D K.PUJ	SHIVAJI RAMDAS YADAV,KIRANKUMAR DEVRAJ LODAVA,UNITED INDIA INSURANCE CO LTD.,AMBIKA SAW MILL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
11062	FA/4706/2001	13/01/2014	ASHOKBHAI RATILAL PATNI,	MR ASHISH M DAGLI	MALTIBEN,D/O MUKESHCHANDRA NATHALAL SOLANKI,	MR SUBRAMANIAM IYER,MR. VINOD PANDYA
11063	FA/4710/2001	02/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR NAGESH C SOOD	G AFRIN ABDUL ISMAILBHAI DERECHA DECD. THRO' HEIRS ABDL,ABDUL RASID ISMAILBHAI DERECHA,FARIDABEN ABDULRASID DERECHA,SAGIR AKRAM ABDUL RASID DERECHA,AZHAR ANBDULRASID DERECHA,SAVJIBHAI SAGANBHAI SLAAT (DELETED)	,DELETED,MR AD DESAI
11064	FA/4711/2001	10/05/2013	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	URMILABEN LALLUBHAI PARMAR,NARESHBHAI LALLUBHAI PARMAR,MINOR MINAXIBEN LALLUBHAI PARMAR,THRO'URMILABEN L PARMAR,MINOR MAYURIBEN LALLUBHAI PARMAR,THRO'URMILABEN L PARMAR,SHEKHAVATKHAN ABDULRAHIM DELETED AS PER COURT ORDER,R.S.SARDAR	NOTICE SERVED,DELETED,MR MTM HAKIM
11065	FA/4713/2001	05/03/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SUNILBHAI KHIMCHANDBHAI CHHEDA,TEJENDRASINGH BALVANTSINGH	NOTICE SERVED,RULE UNSERVED,MR CG MEHTA
11066	FA/4726/2001	06/12/2010	DEPUTY GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,VAGHELA CHANDANJI RUPAJI	GOVERNMENT PLEADER,RULE SERVED
11067	FA/4727/2001	06/12/2010	DEPUTY GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,VAGHELA SHIVAJI KASALAJI	GOVERNMENT PLEADER,RULE SERVED
11068	FA/4728/2001	06/12/2010	DY.GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,VAGHELA GAJASINH MOHANSINH	GOVERNMENT PLEADER,RULE SERVED
11069	FA/4731/2001	22/07/2008	N.GOPINATH,NEWTON ENGINEERING AND CONSTR.CO.LTD.	MR AR MAJMUDAR	STP LTD.CO.,	MR SJ PANDEY
11070	FA/4751/2001	17/04/2012	JORAJI LALAJI THARECHA,	(MR MOHANBHAI DESAI)	ABUBAKAR DAUD MANKANOJIYA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
11071	FA/4753/2001	12/03/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR UI VYAS	AMITKUMAR PARSHOTTAMBHAI MEHTA,	MR UM SHASTRI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11072	FA/4754/2001	05/03/2012	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	DHAMABHAI KANABHAI GANADIYA,DUDHIBEN DHAMABHAI GANANDIYA,RALIYATBEN ARJANBHAI GANADIYA,HIMATBHAI ARJANBHAI GANADIYA (MINOR),VIRAMBHAI ARJANBHAI GANADIYA(MINOR),CHATURJI THAKOR,GUJARAT STATE ROAD TRANSPOST CORP.,NATHABHAI RAMABHAI SORANI	NOTICE SERVED,MR MRUGEN K PUROHIT,MS ROOPAL R PATEL
11073	FA/4757/2001	23/01/2012	GAJRABEN WD/O UDESING PADHIAR,CHIMAN UDESING,KALUBHAI UDESING,NANDABEN WD/O PRATAPSING M PADHIAR	NOTICE NOT RECD BACK	SUKHCHENSING P SHIKH (DELETED),BALVATSING S RANDHAVA,NEW INDIA ASS. CO. LTD.,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI
11074	FA/4780/2001	10/02/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	CHANABHAI JIVRAJBHAI GUNDARIA DECD.THOR'HIS LEGAL HEIRS,JETIBEN CHANABHAI GUNDARIA,CHAMPABEN CHANABHAI GUNDARIA,PARBATBEN CHANABHAI GUNDARIA,VANITA CHANABHAI GUNDARIA,BABUBHAI CHANABHAI GUNDARIA,DIPUBHAI CHANABHAI GUNDARIA,RUPABHAI NARSHIBHAI DELETED AS PER COURT'S ORDER,NARPATSINH SHIVRAJSINH ZHALA	,NOTICE SERVED,DELETED,MR HARSHIT S TOLIA
11075	FA/4787/2001	11/09/2013	KUNVARBEN NARANBHAI PRAJAPATI,JEYRAMBHAI NARANBHAI PRAJAPATI	MR GM JOSHI	PRAFULBHAI JASMATBHAI PATEL,NATIONAL INSURANCE CO. LTD.,ILIYASKHAN C/O JAINUNBHAI ANSARI,IRSHADHUSEN ANSARI C/O.JAINUBHAI ANSARI,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA
11076	FA/4788/2001	14/02/2019	ONGC LTD.,	MR AJAY R MEHTA	PATEL PARSHOTTAM VIRAMBHAI,	MR PUSHPADATTA VYAS
11077	FA/4790/2001	21/02/2012	NATIONAL INSURANCE CO LTD.,	MS LILU K BHAYA	JIVABHAI BHURABHAI JAPADIA,VALTABHAI RAMBHAI RABARI,RAVIDAS LAKHIRAM MESVADIA	NOTICE SERVED,MR HARSHIT S TOLIA
11078	FA/4807/2001	05/09/2013	JAYENDRA CONSTRUCTION,KANUBHAI RAVJIBHAI DHORAJIYA,SAVJIBHAI RAVJIBHAI DHORAJIYA,VASHRAMBHAI KARSHAANBHAI PATEL,MANSUKHLAL VASHRAMBHAI PATEL	MR GT DAYANI	RAJKOT JILLA PANCHAYAT,	MR PREMAL R JOSHI
11079	FA/4825/2001	18/09/2018	HIRALAL RAMJIBHAI RATHOD SINCE DECD THROUGH HER HEIRS,GOMIBEN, WD/O.HIRALAL RATHOD,NAVNITBHAI HIRALAL RATHOD,MANUBHAI HIRALAL RATHOD,ASHOKBHAI HIRALAL RATHOD,LAXMIBEN VINODBHAI LEUVA,JAYSHRIBEN RAJENDRA MAKWANA,BABUBEN PARSHOTTAMDAS PARMAR	MR DIPAK R DAVE,MR K J PANCHAL	AMRUTLAL TRIKAMLAL VAGHELA,MULJIBHAI ISHWARBHAI MAKWANA DECD.THRO'HIS HEIRS AND L.R.,USHABEN MULJIBHAI MAKWANA,BHARATBHAI MULJIBHAI KAPADIA,PALLAVIBEN TRIBHOVANDAS PARMAR,MINABEN JITUBHAI PARMAR,KHANIBE RAMJIBHAI PARMAR DECD.THRO'HIS HEIRS AND L.R.,NATVARLAL RAMJIBHAI PARMAR SIN-CE DECEASED , THROUGH HIS,RAMANBHAI RAMJIBHAI PARMAR,SUMANBEN JAYANTILAL PARMAR,ASHWINKMUR NATWERLAL PARMAR,,GANGABEN NATWARLAL PARMAR,BABUBEN ISHWARBHAI MAKWANA DECD.THRO'HIS HEIRS AND L.R.,NATVARLAL ISHWARLAL MAKWANA,KANTILAL ISHWARBHAI MAKWANA,BHANUBEN VIDURBHAI BHAGAT SINCE DECEASED THROUGH HIS,JASHUMATI RAMESHBHAI JADEJA SINCE DECEASED THROUGH LEGAL,NARMADABEN @ NANDUBEN GIRISHBHAI ANAND,HANSABEN KISHORBHAI PARMAR,BHARATBHAI VIDHURBHAI BHAGAT,,RAJESHWAR RAMESHCHANDRA JADEJA,MAHESHBHAI VIDHURBHAI BHAGAT,MANORAMABEN VIDHURBHAI BHAGAT,,KHUSHALBHAI VIDHURBHAI BHAGAT,CHANCHALBEN DAHYABHAI PARMAR DECD.THRO'HIS HEIRS AND L.R.,J M PARMAR,MOHANBHAI M PARMAR,MADHUKANTABEN ANILBHAI PARMAR,SAVITABEN B PARMAR,JASHUMATI H SHAH,SARDABEN JAYESHKUMAR SEGAL,KUSUMBEN MANUBHAI SUMRA	,NOTICE SERVED BY DS,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),(MR ASHOK K PADIA)

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11080	FA/4827/2001	29/12/2011	DIVISIONAL CONTROLLER GSRTC,	MR HARESH J TRIVEDI	SANDHYA SAHEGAL WD/O SATISH SAHEGAL,MINOR HEENA D/O SATISH SAHEGAL,KASAM IBRAHIM SHAIKH,KULDIPSINH HARBHAJANSINH JAT,SURESHKUMAR MAHIPATSINH,MANAGER,RAMKALI W/O GURUCHARAN SHEGAL	NOTICE SERVED,DELETED,MR HARESH J TRIVEDI,(MR RAJESH K DESAI)
11081	FA/4837/2001	28/09/2015	SHANTABEN SHIVABHAI VASAVA,	MR NITIN M AMIN	SHAH KAUSHIKKUMAR RATILAL,	MR AR MAJMUDAR
11082	FA/4849/2001	30/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	CHAMPABEN SHAMBHUBHAI GOHEL,MINOR ASHA S GOHEL,MINOR KAJAL S GOHEL,MINOR TINIBEN S GOHEL,MINOR PRAVIN S GOHEL,CHHAGANBHAI R GOHEL,NANBAIBEN CHHAGANBHAI GOHEL,ASHOKBHAI J PARMAR,DHARAMSHIBHAI M PARMAR	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LR PATHAN
11083	FA/4850/2001	30/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	MAGANBHAI NAGJIBHAI RATHOD,ASHOKBHAI J PARMAR,DHARAMSHIBHAI M PARMAR	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LR PATHAN
11084	FA/4860/2001	30/07/2018	NANDULAL MAHIPATRAM TRIVEDI,	(MR A J PATEL)	GRACY THOMAS,SELVY THOMAS,SWEETI THOMAS	NOTICE UNSERVED
11085	FA/4862/2001	26/11/2015	PATEL MADHAVDAS MANGALDAS,	MR MC BHATT,MR MP PRAJAPATI	GORDHANBHAI BHANJIBHAI BRAHMAN,RAMJIBHAI MULJIBHAI JOSHI,ORIENTAL INSURANCE CO.LTD.,INDIRABEN MEGHRAJ PATEL,NEW INDIA INSURANCE CO.LTD. [CLAIMS HUB]	NOTICE SERVED,SERVED BY RPAD (R),MR KK NAIR,MR SANDIP C SHAH,MR DP JOSHI
11086	FA/4863/2001	26/11/2015	RAMESHCHANDRA RAMDAYAL PANDE,	MR MC BHATT,MR MP PRAJAPATI	GORDHANBHAI BHANJIBHAI BRAHMAN,RAMJIBHAI MULJIBHAI JOSHI,ORIENTAL INSURANCE CO.LTD.,INDIRABEN MEGHRAJ PATEL,NEW INDIA INSURANCE CO.LTD. [CLAIMS HUB]	NOTICE SERVED,SERVED BY RPAD (R),MR KK NAIR,MR SANDIP C SHAH,MR DP JOSHI
11087	FA/4868/2001	27/04/2012	DAKSHABEN WD/O BHARATBHAI HARIKRUSHNADAS PARIKH,SONALI BHARATKUMAR PARIKH,RUPAL BHARATKUMAR PARIKH,POONAM BHARATKUMAR PARIKH,RAVI BHARATKUMAR PARIKH,HARIKRUSHNADAS GOKALDAS PARIKH,SHANTABEN HARIKRUSHNADAS PARIKH	MR DHARMESH V SHAH	ST DRIVER, GSRTC,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MS ROOPAL R PATEL
11088	FA/4887/2001	30/03/2009	NARSURBHAI KALUBHAI,	MR DIVYESH SEJPAL	PRABHUBHAI TAPUBBHAI VELANI,	MR KETAN A DAVE
11089	FA/4888/2001	16/01/2012	NEW INDIA ASSRANCE CO.LTD.,	MS LILU K BHAYA	VANAND BHIKHABHAI JAYANTILAL THR'HEIRS,HANSABEN WD/O BHIKHABHAI JAYANTILAL RATHOD,VANAND NATHABHAI KHIMABHAI RATHOD,DIED THRO'HIS HEIRS,PRABHUDAS NATHALAL RATHOD SINCE DECEASED THRO'HIS HEIRS,AMRUTLAL NATHALAL RATHOD,HEMKUNVARBEN ODHAVJI MARU,JAYABEN CHHAGANBHAI MAVADIA,VAJIBEN PRABHUDASBHAI RATHOD,VINUBHAI PRABHUDASBHAI RATHOD,RAJESH PRABHUDAS RATHOD,VANAND KASTURBEN NATHABHAI,LOHANA MAHESH AMRUTLAL,KISHORBHAI BACHUBHAI VITTHALANI,ORIENTAL INSURANCE CO.LTD.,RABARI BAVANBHAI KANABHAI BHARWAD,RABARI BHAVANBHAI KANABHAI BARAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MS PAURAMI B. SHETH,(MR MAULIK J SHELAT)
11090	FA/4889/2001	21/02/2012	NEW INDIA ASSRANCE CO.LTD.,	MS LILU K BHAYA	RANABHAI JUJABHAI,LOHANA MAHESH AMRUTLAL,KISHORBHAI BACHUBHAI VITHLANI,ORIENTAL INSURANCE CO LTD.,RABARI BAVANBHAI KANABHAI BHARWAD	NOTICE SERVED,MR LAKHPATSINH DABHI,(MR MAULIK J SHELAT)

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11091	FA/4890/2001	21/02/2012	NEW INDIA ASSRANCE CO.LTD.,	MS LILU K BHAYA	BOGHA LADHABHAI MISTRY,LOHANA MAHESH AMRUTLAL,KISHORBHAI BACHUBHAI VITHLANI,ORIENTAL INSURANCE CO LTD.,RABARI BAVANBHAI KANABHAI BHARWAD	NOTICE SERVED,(MR MAULIK J SHELAT)
11092	FA/4891/2001	21/02/2012	NEW INDIA ASSRANCE CO.LTD.,	MS LILU K BHAYA	DEVSHI HARDAS RAVALIA DECD. THR'HEIRS,DINESHKUMAR DEVSHIBHAI RAVALIA,LOHANA MAHESH AMRUTLAL,KISHORBHAI BACHUBHAI VITHLANI,ORIENTAL INSURANCE CO LTD.,RABARI BAVANBHAI KANABHAI BHARWAD	,NOTICE SERVED,MR ASHISH M DAGLI,(MR MAULIK J SHELAT),MR VIREN G DAVE
11093	FA/4892/2001	21/02/2012	NEW INDIA ASSRANCE CO.LTD.,	MS LILU K BHAYA	RABARI SAJANBHAI SAMANTBHAI,LOHANA MAHESH AMRUTLAL,KISHORBHAI BACHUBHAI VITHLANI,ORIENTAL INSURANCE CO LTD.,RABARI BAVANBHAI KANABHAI BHARWAD	NOTICE SERVED,(MR MAULIK J SHELAT)
11094	FA/4893/2001	30/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	KHERUDDIN SAMSUDDIN SAIYED,MEHAMOODBHAI PIRABHAI SHAIKH	NOTICE SERVED,MR. D. P. KINARIWALA
11095	FA/4895/2001	19/04/2012	VINABEN RAMNIKLAL MEHTA,SEJAL GIRISHCHANDRA MEHTA,HETAL GIRISHCHANDRA MEHTA,MINOR DHARMIN GIRISHCHANDRA MEHTA,THRO'VINABEN R MEHTA	MR SANDIP C SHAH	K.T.PANWALA,GSRTC	NOTICE SERVED,MS MONALI H BHATT
11096	FA/4899/2001	27/08/2013	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MUKESH JITUSINH @ MAHENDRA JITUSINH SINDHA,AJAY CORRUGATING AND PLASTICS (P) LTD.	RULE SERVED,MR SUBRAMANIAM IYER
11097	FA/4906/2001	09/02/2012	UNITED INDIA INSURANC CO.LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD.SUNILBHAI BABUBHAI VALA,BABUBHAI SHAMBHUBHAI VALA,JAMNABEN BABUBHAI VALA,DEVJIBHAI BHIMABHAI KANGASIYA,LABHUBHAI BHANUBHAI KANGASIYA	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11098	FA/4907/2001	16/01/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	CHANDRIKABEN DILIPSINH SOLANKI,SATYENDRASINH DILIPSINH SOLANKI,MINOR PIYUSHKUMAR DILIPSINH SOLANKI,DILIPBHAI D. DAVE	NOTICE SERVED,MR HM PARIKH
11099	FA/4914/2001	02/04/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	PRAVINBHAI BABUBHAI PATEL,DAHYABHAI VALJIBHAI PATEL,KURJIBHA KANJIBHAI BHIKADIYA	MR HARSHIT S TOLIA,MR YOGEN N PANDYA
11100	FA/4917/2001	27/01/2012	ORIENTAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	SHANTABEN DEHYABHAI CHENVA,ARJUNBHAI DLAPATSINGH RATHOD,HATHIBHAI DHIRUBHAI PATEL C/O PATEL FALJIBHAI LALJIBHAI	NOTICE SERVED,MR SANDIP C SHAH
11101	FA/4924/2001	20/04/2012	CHHATRASINH HIRABHAI PATEL,	(MR SK BUKHARI)	KAIYYUM MUSABHAI RAKADIA,BHAGABHAI NAVALBHAI KOLI PATEL,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
11102	FA/4930/2001	23/11/2015	MOTILAL HASULMAL AHUJA,	MR AMAR D MITHANI	JIMNAR GOVINDGAR BAVAJI,GUJARAT STATE ROAD TRANSPORT CORPORATION,KASAM ALLARAKHA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR KK NAIR,MS MONALI H BHATT
11103	FA/4931/2001	23/11/2015	MOTILAL HASULMAL AHUJA,KSHAMABEN MOTILAL AHUJA	MR AMAR D MITHANI,MR LAKHPATSINH DABHI,MR.SUBHASH G BAROT	JIMNAR GOVINDGAR BAVAJI,GUJARAT STATE ROAD TRANSPORT CORPORATION,KASAM ALLARAKHA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR KK NAIR,MS MONALI H BHATT

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11104	FA/4932/2001	23/11/2015	SAIYED UMARMIYA IBRAHIMMIYA,SAIYED KHERUNISHA UMARMIYA,SAIYED MAHEMODAMIN UMARMIYA,SHAIKH SHAUKATMIYA UMARMIYA,SAIYED FIROZAMA UMARMIYA,SAIYED YASHMIN UMARMIYA,NAZIMA UMARMIYA	MR AMAR D MITHANI	KHIMGAR GOVINDGAR BAVAJI,GUJARAT STATE ROAD TRANSPORT CORPORATION,KASAMBHAI ALLARAKHABHAI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR KK NAIR,MS MONALI H BHATT
11105	FA/4933/2001	23/11/2015	ASHWINKUMAR PRANSHANKAR DAVE,	MR AMAR D MITHANI	GOVINDGAR BAVAJI KHIMGAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,KASHAMBHAI ALLARAKHABHAI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR KK NAIR,MS MONALI H BHATT
11106	FA/4934/2001	24/11/2015	JAMANADAS B BHURABHAI BORAD DECD. THRO' HEIRS BHURABHAI,BHURABHAI NATHABHAI BORAD,ATULKUMAR BHURABHAI	MR AMAR D MITHANI,MR AMITKUMAR C BHATT	MOHMED RAFIKK HAMID MALEK,GUJARAT STATE ROAD TRANSPORT CORPORATION,VIJYABEN JAYANTILAL HEIR OF DECD. JAYANTILAL LAKHABHAI	NOTICE SERVED,MS ROOPAL R PATEL
11107	FA/4935/2001	07/05/2008	KANAKLATABEN SURENDRABHAI SHETH DECD. THRO' HEIRS MEHUL,MEHULBHAI SURENDRABHAI SHETH,MALAYKUMAR SURENDRABHAI SHETH,SANDHYABEN SHASHANKBHAI PATEL	MR SANDIP C SHAH	ORIENTAL INSURANCE CO. LTD.,MOHARSING BHAGWANSING JAMINGHAR,PRAGATSING JIGDARSING JAMINGHAR	NOTICE SERVED,NOTICE UNSERVED,MR SHALIN N MEHTA
11108	FA/4936/2001	10/01/2012	DINESHCHANDRA SHANTILAL MODI,PRAVINABEN DINESHCHANDRA MODI	MR AV PRAJAPATI	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW
11109	FA/4938/2001	07/05/2008	MALAYKUMAR SURENDRA SHETH,	MR SANDIP C SHAH	ORIENTAL INSURANCE CO. LTD.,MOHARSING BHAWANSING JAMINGHAR,PRAGATSING JIGDARSING JAMINGHAR	NOTICE SERVED,NOTICE UNSERVED,MR SHALIN N MEHTA
11110	FA/4939/2001	18/04/2012	MOHANBHAI RAICHANDDAS PATEL,ISHWARBHAI SHIVRAM PATEL,AMBARAM SHIVRAM PATEL,BHAGWANBHAI SHIVRAM PATEL,KANTILAL SHIVRAM PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER,SENIOR CONSTRUCTION MANAGER	RULE SERVED,MR DIPEN C SHAH
11111	FA/4940/2001	07/05/2008	SURENDRABHAI CHUNILAL SHETH DECD. THRO' HEIRS MEHULBHAI &1,MEHULBHAI SURENDRABHAI SHETH,MALAYKUMAR SURENDRABHAI SHETH,SANDHYABEN SHASHANKBHAI PATEL	MR SANDIP C SHAH	ORIENTAL INSURANCE CO. LTD.,MOHARSING BHAGWANSING JAMINGHAR,PRAGATSING JIGDARSING JAMINGHAR DELETED AS PER COURT	NOTICE SERVED,DELETED,MR SHALIN N MEHTA
11112	FA/4942/2001	13/01/2012	SABHIRBHAI FAKIR MOHMAD SHAIKH,	(MR NIRAL R MEHTA)	KALUBHAI RASULBHAI SHAIKH,ABDULRASID ABDUL MIRZA,NATIONAL INSURANCE CO LTD.,PRAKASH SOLARAM HOLKAR,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
11113	FA/4944/2001	20/04/2012	DALUSINH @ DALSUKHBHAI SAYBABHAI,	(MR SK BUKHARI)	MANSINH TAKHATSINH JHALA,GUJ.STATE ROAD TRANSPORT CORP THRO' MANAGIN DIRECTOR	NOTICE SERVED,MR ASHISH H SHAH
11114	FA/4957/2001	14/08/2013	L.I.C.INDIA,	MR AK CLERK	GOPALBHAI SENABHAI MORI,	(MR RN SHAH)
11115	FA/4958/2001	01/09/2008	NEW INDIA ASSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BIPINCHANDRA C SHAH DECD.THRO'LEGAL HEIRS,CHIMANLAL HANSRAJ SHAH,BINABEN BIPINCHANDRA SHAH,SAURABH BIPINCHANDRA SHAH,SARDAR HABIB MAKWANA,VIJAYKUMAR BALDEV SHARMA,POLABHAI RANABHAI HADI,AZIZ MOHMMAD GOVAVALA,NATIONAL INSURANCE CO.LTD.,KASAM UMAR PINJARA	,NOTICE SERVED,SERVED BY RPAD (N),RULE SERVED,MR AMAR D MITHANI,MR RR TRIVEDI
11116	FA/4963/2001	30/09/2008	GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,HEMAJI BADARJI THAKORE	GOVERNMENT PLEADER,MR MD VAKIL
11117	FA/4964/2001	30/09/2008	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,DESAI PRABHATBHAI LILABHAI KHUMABHAI	GOVERNMENT PLEADER,MR PRAKASH K JANI,MR MD VAKIL

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11118	FA/4965/2001	30/09/2008	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,DESAI PRABHATBHAI RAMJIBHAI	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11119	FA/4966/2001	30/09/2008	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,RABARI MAVJIBHAI LEMBABHAI	GOVERNMENT PLEADER,SERVED BY RPAD (N)
11120	FA/4967/2001	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DEVPURI KUBERPURI GOSAI DECD. THRO' HEIRS CHAMANPURI D GOSAI,CHAMANPURI DEVPURI GOSAI,KAMUBEN DEVPURI GOSAI,CHANDUPURI DEVPURI GOSAI,KUVARBEN DEVPURI GOSAI,JASHIBEN DEVPURI GOSAI,DASHRATHPURI DEVPURI GOSAI	,GOVERNMENT PLEADER,SERVED BY RPAD (N),MR MD VAKIL
11121	FA/4968/2001	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,MADHAVLAL VALAJIBHAI THAKKAR	GOVERNMENT PLEADER,MR MD VAKIL
11122	FA/4969/2001	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PUNJABHAI JETHABHAI RABARI	GOVERNMENT PLEADER,MR MD VAKIL
11123	FA/4977/2001	29/03/2012	GUJARAT STATE ROAD TRANSOPORT CORPORATION,	MS ROOPAL R PATEL	JASHODABEN KANUBHAI SHUKLA,JIGNESH KANUBHAI SHUKLA(MINOR),RUCHITA @ RUJU KANUBHAI SHUKLA(MINOR),RUKSHMANIBEN GORDHANBHAI SHUKLA	NOTICE UNSERVED
11124	FA/4981/2001	13/05/2008	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MANJUKUVAR RANBIRSINGH SHEKHAVAT,TOPKUVAR AMBASING SHEKHAVAT,MINOR DEPAK RANBIRSINGH SHEKHAVAT,MINOR ANIL RANBIRSINGH SHEKHAVAT,KISHAN YATRA SANGH	MR BS PATEL
11125	FA/4991/2001	09/05/2012	VIJAYKUMAR BHIKHABHAI RATHOD DECD.THROUGH THE LRS,JASIBEN @ JASODABEN WD/O DECD VIJAYKUMAR RATHOD(DELETED),KETAN S/O DECD.VIJAYKUMAR RATHOD,MANIBEN BHIKHABHAI RATHOD MOTHOR OF DECD.	DELETED,MR MTM HAKIM,LAW VERDICT	BHUPATSINH PRAVEENSINH ZALA,KRUSHNASINH KIRITSINH ZALA,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR NAGESH C SOOD
11126	FA/4992/2001	09/02/2012	HARSHADBHAI VINUBHAI LASKARI DECD. THRO' HEIRS VINUBHAI,VINUBHAI MANSUKHBHAI LASKARI FATHER OF ACCUSED,BHANUBEN VINUBHAI LASKARI	MR MB PARIKH	KANJIBHAI TULSIDAS RAVAL OWNER,NEW INDIA INSURANCE CO. LTD.,MANSUKHBHAI MANSINGBHAI KOTECHA OWNER OF TENKAR,NATIONAL INSURANCE COMPANY LIT.	NOTICE SERVED,RULE SERVED,MR SUNIL B PARIKH,MR MEHUL SHARAD SHAH
11127	FA/4993/2001	02/02/2012	SURYABEN BHARATKUMAR MODI,NITINKUMAR BHARATKUMAR MODI,GUNJANBEN BAHRATKUMAR MODI,PRANAV BHARATKUMAR MODI (MINOR)	MR SANDIP C SHAH	RAMAKANT RAJARAM SHARMA,AHMEDABAD MUNICIPAL TRANSPORT CORP.	NOTICE SERVED,MR RR MARSHALL
11128	FA/4996/2001	13/01/2012	DAHYALAL JAMNADAS HARIJAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ISHWARBHAI GOVINDBHAI PATEL,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR NAGESH C SOOD
11129	FA/4997/2001	07/05/2008	PURVA SHASHANKBHAI PATEL,	MR SANDIP C SHAH	ORIENTAL INSURANCE CO. LTD.,MOHARSING BHAGWANSING JAMINGHAR,PRAGATSING JIGDARSING JAMINGHAR	NOTICE SERVED,MR SHALIN N MEHTA
11130	FA/4999/2001	21/02/2012	JAYABEN MOHANLAL TILVA WD/O MOHANLAL TILVA,HARILAL MOHANLAL TILVA,KARSHANBHAI LALBHAI TILVA,ZAVERBEN KARSHANBHAI TILVA	MR AMAR D MITHANI	GAJENDRA K BHATT,UNITED INDIA INSURANCE CO. LTD,NIRALIBEN JAYESHBHAI SAPARIA MINOR THRO' NEXT FRIEND & GUAR	NOTICE SERVED,SERVED BY AFFIX(N),MS MEGHA JANI
11131	FA/5001/2001	16/03/2016	POLABHAI KESHABHAI,	MR MA KHARADI	MEGHAMAL KHATUMAL NANDA,NEW INDIA INSURANCE CO. LTD.	UNSERVED EXPIRED (R),MR SANDIP C SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11132	FA/5002/2001	14/02/2019	RAJENDRAKUMAR RIKHAVCHAND,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOVERDHANLAL DAMODARDAS,	(MS NISHA M THAKORE)
11133	FA/5004/2001	24/09/2019	RIKHAVCHAND CHHOGALALJI,	MR MEHUL S SHAH	MADANMOHAN KISHANLAL,	(MS NISHA M THAKORE)
11134	FA/5095/2001	11/05/2012	RAJIBEN WD/O GOKABHAI CHALABHAI CHAUDHARI,VIRABHAI GOKABHAI CHAUDHARI (MINOR),VINABEN GOKABHAI CHAUDHARI (MINOR)	MR AMIT C NANAVATI	PRATAPJI SENDHAJI THAKOR,SHANKARBHAI BHIKHABHAI PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS SONAL D VYAS
11135	FA/5096/2001	18/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	TAPUBHAI BHIKHABHAI FANGALIYA,NARANBHAI MERAMBHAI MAKWANA	RULE SERVED,(MS SK VISHEN)
11136	FA/5097/2001	18/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	NATHABHAI HATHABHAI TOLIYA DECD.THRO'HIS HEIRS OF,VALIBEN NATHABHAI TOLIYA,MINOR MINA NATHABHAI TOLIYA,MINOR KARAN NATHABHAI TOLIYA,MINOR HANSA NAATHABHAI TOLIYA,MINOR PARESH NATHABHAI TOLIYA,MINOR SHANTI NATHABHAI TOLIYA,MINOR RANJAN NATHABHAI TOLIYA,HATHABHAI NATHABHAI TOLIYA,RAMABEN HATHABHAI TOLIYA,NARANBHAI MEARAMBHAI MAKWANA (AHIR)	RULE SERVED,(MS SK VISHEN)
11137	FA/5098/2001	28/12/2012	BHAVNABEN GIRISHKUMAR GODA,	(MR HM LATHIA),MS AMIBEN H LATHIA,MR PARAS H LATHIA	DRIVER MAHEBOOB ISMAIL,ANISHKUMAR GAMANLAL GANDHI,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,(MR SK BUKHARI),MR VIBHUTI NANAVATI
11138	FA/5099/2001	28/12/2012	SUBHADRABEN MANILAL GODA HEIRS AND L.RS.,MAHENDRAKUMAR MANILAL GODA,ASHOKKUMAR MANILAL GODA,INDUBEN MANILAL GODA ALIAS MRSILABEN NARESHKUMAR KHARA,GIRISHKUMAR MANILAL GODA,MAHESHKUMAR MANILAL GODA,ARUNABEN MANILAL GODA ALIAS MRS.ARUNA ASHOKKUMAR SHAH,DINESHKUMAR MANILAL SHAH	(MR HM LATHIA),MS AMIBEN H LATHIA,MR PARAS H LATHIA	DRIVER MAHEBOOB ISMAIL,ANISHKUMAR GAMANLAL GANDHI,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,(MR SK BUKHARI),MR VIBHUTI NANAVATI
11139	FA/5100/2001	31/01/2012	GOKALBHAI MANSINGBHAI KOLI PATEL,GALIBEN GOKALBHAI KOLI PATEL	(MR SK BUKHARI)	CHANDRIKABEN SURENDRABHAI PANCHAL,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR DAKSHESH MEHTA
11140	FA/5101/2001	21/10/2015	ORIENTAL INSURANCE CO.LTD.,	MR ANAL S SHAH	MANJUBEN WD/O BHAIJIBHAI PATEL,KAILASHBEN BHAIJIBHAI,HANSABEN BHAIJIBHAI,HITESHKUMAR BHAIJIBHAI,JIGNASHABEN BHAIJIBHAI,HANSABEN JAIRAMBHAI BHAIJIBHAI,NATWARLAL SHANKARLAL PATEL	MR MTM HAKIM,(MR MANISH A PANDYA)
11141	FA/5104/2001	10/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MRUDULANBEN CHANDRASINH GOHIL,NANUBHAI @ MANHARBHAI T DODIYA,BABIBEN SHANTIBHAI	NOTICE SERVED,(MR SUNIL C PATEL)
11142	FA/5105/2001	10/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	MURUDULABEN CHANDRASINH, LEGALHEIR & REP.OF DECD.CHANDRASINH,RAMDEVSINH CHANDRASINH,NARENDRASINH CHANDRASINH,PUSHPABA CHANDRASINH,NANUBHAI @ MANHARBHAI T.DODIYA,BEBIBEN SHANTIBHAI	NOTICE SERVED,(MR SUNIL C PATEL),MR YN RAVANI
11143	FA/5138/2001	12/09/2013	VIJAYKUMAR RAGHUVIRPRASAD MEHTA,	NOTICE NOT RECD BACK	R.B.PATEL EDUCATION TRUST,PRAVINBHAI RAVJIBHAI PATEL,JAGDISHBHAI RAVJIBHAI PATEL,JYOTSNABEN AMBALAL PATEL,HARIHARBHAI PURSHOTTAMDAS PATEL,BALKRUSHNABHAI H PANDYA	MR SHIRISH JOSHI
11144	FA/5140/2001	02/02/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	HEMAXIBEN(LEGAL HEIRS FO DECD.),RAMESHBHAI VRAJLALBHAI KAMANI,MADHUBEN @ MINABEN RAMESHBHAI KAMANI,JITENDRA KISHORKUMAR SINDHI,ANAND V GAGWANI	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11145	FA/5152/2001	14/11/2011	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	SARKHEJ IND.PVT.LTD.,	MR DD CHUDASAMA,(MR GAURANG M TRIVEDI),MR NISHITH P THAKKAR
11146	FA/5166/2001	09/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORTION,	MS ROOPAL R PATEL	BALUBHAI GHUGHABHAI RATHOD,MURADALI MOHAMADALI KHOJA	NOTICE SERVED BY DS,SERVED BY RPAD (N),MR UI VYAS
11147	FA/5168/2001	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	DAMYANTIBEN HARIVALLABH JANI,JAIRAJSINH NIRUBHA JADEJA	NOTICE SERVED
11148	FA/5169/2001	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	PRASHANT HARIVALLABH JANI,JAIRAJSINH NIRUBHA JADEJA	NOTICE SERVED
11149	FA/5177/2001	20/04/2012	AHMADBHAI JIBHAI KHOKHAR,	MR MC BHATT	VIPUL RAJNIKANT,DILIP B SHAH PARTNERE OF M/S MEDICO LAB.,ORIENTAL INSURANCE CO.LTD.	MR SUNIL K SHAH,MS SUSHMA S SHAH,MS KARUNA V RAHEVAR
11150	FA/5178/2001	13/01/2012	VINAYAKKUMAR MAGANBHAI PATEL,PRAKASHBHAI MAGANBHAI PATEL,SHANTABEN WD/O MAGANBHAI RAMABHAI PATEL,MINOR DIPAKBHAI MAGANBHAI, DIED,HENCE DELETED	MR TRILOK J PATEL	BHARATBHAI CHANDUBHAI PATEL,CHHAGANBHAI NATHUBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED,MR RR MARSHALL
11151	FA/5179/2001	09/02/2012	SAROJBEN DHANSUKHBHAI JETHVA,	(MR SANDEEP N BHATT)	DHANSUKHBHAI ALIAS RAMESHBHAI MANJIBHAI JETHVA,ORIENTAL INSURANCE CO.LTD.	RULE SERVED
11152	FA/5181/2001	23/01/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	LAKHABHAI SAMATBHAI RABARI,JALUBEN RAYMALBHAI JILODIYA RABARI	NOTICE SERVED
11153	FA/5182/2001	20/04/2012	MANOHARSINH @ MANOJ KANAKSINH ZALA,	MS TRUSHA H MEHTA	SURESHBHAI LALJIBHAI,LAKHABHAI RAMABHAI,ARJANBHAI RANCHHODBHAI RABARI,MAHENDRASINH JORUBHA RANA,ORIENTAL INSURANCE CO LTD.,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE SERVED BY DS,MS MEGHA JANI
11154	FA/5184/2001	02/03/2016	SUDHIRBHAI MADHAVRAV PALKAR,	MR MTM HAKIM	AMINKHAN VOBHAYAKHAN SAMA,NATIONAAL INSURANCE CO. LTD.,SURBAI TULARAM,NISHA ANIL PALKAR,NEW INDIA INSURANCE CO. LTD.	DELETED,RULE UNSERVED,MR VIBHUTI NANAVATI,MS BALA R THACKER
11155	FA/5185/2001	09/05/2012	SHANTABEN WD/O NAGJIBHAI KALYANBHAI MAKWANA,HANSABEN NAGJIBHAI MAKWANA(MINOR)	MR BHARAT JANI	JAGDISHBHAI HIMMATBHAI BHATT,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MS SONAL D VYAS
11156	FA/5186/2001	12/08/2008	VIJAYKUMAR BHARATKUMAR AGRAWAL,	MR MTM HAKIM	VITTHALA KODARBHAI NINAMA DELETED AS PER COURT ORDER,BHARATI CONSTRUCTION CO.,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,DELETED,MR VASANTS SHAH
11157	FA/5187/2001	01/02/2012	RAMKARAN RAMSAMUJ TRIPATHI,BEDMATI RAMKARAN TRIPATHI,MANJIBEN WD/O.VINODBHAI RAMKARAN TRIPATHI	MR BHARAT JANI	TRANSPORT MANAGER,	MR HS MUNSHAW
11158	FA/5188/2001	20/04/2012	BHARAT KUMAR TRAMBAKLAL THRO'HIS HEIRS OF TRAMBAKLAL,TRAMBAKLAL MAHASHANKAR PUROHIT,ANSUYABEN TRAMBAKLAL PUROHIT,YOGESHKUMAR TRAMBAKLAL PUROHIT	NOTICE SERVED,MR AMAR D MITHANI,MR AMITKUMAR C BHATT	SALIMBHAI SATTARBHAI GHANCHI,SATTARBHAI YAKUBBHAI DAMANI,NATIONAL INSURANCE CO.LTD.,MANAGER STATE BANK OF SAURASHTRA,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR SUNIL B PARIKH,MR HEMANT S SHAH

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11159	FA/5189/2001	20/04/2012	KALPIT KRUSHNAPARASAD DAVE DECD.THRO'HIS HEIRS OF,KRUSHNAPRASAD TRAMBAKLAL DAVE,PRAVINABEN KRUSHNAPRASAD DAVE,BHAVIN KRUSHNAPRASAD DAVE,PRASHANT KRUSHNAPRASAD DAVE	NOTICE SERVED,SERVED BY RPAD (N),MR AMAR D MITHANI,MR AMITKUMAR C BHATT	SALIMBHAI SATTARBHAI GANELI,SATTARBHAI YAKUBBHAI DAMRI,NATIONAL INSURANCE CO.LTD.,MANAGER STATE BANK OF SAURASHTRA,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR SUNIL B PARIKH,MR HEMANT S SHAH
11160	FA/5195/2001	20/04/2012	MINABEN ATULKUMAR SOLANKI SINCE DECEASED THRO'HER HEIRS,DHARMESH ATULKUMAR SOLANKI AS HEIR & LR.OF PETI.NO.1.,RINABEN ATULKUMAR SOLANKI AS HEIR & LR.OF PETI.NO.1.,HIREN ATULKUMAR SOLANKI AS HEIR & LR.OF PETI.NO.1.	MR MEHUL S SHAH,(MR SURESHM SHAH)	MOHANSING CHHAGANSIN DELETED AS PER COURT ORDER DTD.13-1-12,BINDRAJ CHUNILAL MISTRY,NATIONAL INSURANCE CO.LTD.	SERVED BY AFFIX(N),DELETED,MR SUNIL B PARIKH
11161	FA/5198/2001	21/03/2017	UNION OF INDIA,	MR UM SHASTRI	INDIAN IRON AND STEEL CO. LTD,	MR SUNIT S SHAH
11162	FA/5200/2001	06/12/2010	KAMLESHKUMAR NATVARLAL SHAH,	MR TUSHAR MEHTA,MR SUNIL S JOSHI	RAMBAHADURSINH CHANDRAPALSINH RAJPUT,	MR MURALI N DEVNANI
11163	FA/5212/2001	27/07/2010	GUJARAT ELECTRICITY BOARD THRO'ITS CHAIRMAN,EXECUTIVE ENGINEER,DEPUTY EXECTIVE ENGINEER	(MR A J DESAI)	RAJITBHAI KACHARABHAI BARAD,	MR PJ KANABAR
11164	FA/5221/2001	16/01/2014	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	MEGHRAJ DHARMA THAKUR,ARUNABEN MEGHRAJ THAKUR,YASHVANTBHAI GANPATRAO SHINDE,THE COMMANDANT,THE STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE UNSERVED,MR DN PANDYA
11165	FA/5248/2001	30/04/2012	JAYOTIBEN NATWARLAL BHATT @ JYOTIBEN BIPINKUMAR JOSHI,MINOR ANJANA BIPINKUMAR JOSHI THRO' N.G. JYOUTIBEN N. BHATT	MR PC KAVINA	CHHELASHANKAR CHHOTALAL JOSHI,SAVITABEN CHHELASHANKAR JOSHI,BAKULBEN CHHELASHANKAR JOSHI,KIRTIBEN CHHELASHANKAR JOSHI,KIRITKUMAR CHHELASHANKAR JOSHI,NAYANABEN CHHELASHANKAR JOSHI,LAKHAMSHI PITAMBAR LUHAR,KANTILAL RAVJI UKHANI,NEW INDIA ASSURANCE CO. LTD,DHIRAJLAL HARILAL KHODIYAR	NOTICE SERVED,SERVED BY AFFIX(N),MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA,MS LILU K BHAYA
11166	FA/5265/2001	13/04/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	SHRIDEVIBEN D/O DAHYABHAI SHAHAND W/O SUBODHBHAI RATILAL S,HIMANSHU M GANDHI,N R CHAUDHARI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI,MR ASHISH M DAGLI,MR ASHUTOSH R BHATT

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11167	FA/5266/2001	22/03/2012	DARJI RAVJI CHHANGA,	MS MEGHA JANI	SUNITA SUDHIR V DANDEKAR,LEGAL HEIRS OF SANTOSH SUDHIR DANDEKAR,SWATI SANTOSH DANDEKAR,MINOR SHRISHMA SANTOSH DANDEKAR,MINOR SHANTTANU SANTOSH DANDEKAR,SAMIR SUDHIR DANDEKAR,VASANT G DANDEKAR DECD.THROUGH THE LRS,SUNITA SUDHIRBHAI DANDEKAR,MRS.SWATI SANTOSH DANDEKAR,SHRISHMA SANTOSH DANDEKAR,SHANTANU SAMTOSH DANDEKAR,SAMIR SUDHIR DANDEKAR,KAMAL VASANT DANDEKAR DECD.THROUGH THE LRS,VASANTBHAI G.DANDEKAR DECD.THROUGH THE LRS,SUNITA SUDHIRBHAI DANDEKAR,MRS.SWATI SANTOSH DANDEKAR,SHRISHMA SANTOSH DANDEKAR,SHANTANU SANTOSH DANDEKAR,SAMIR SUDHIR DANDEKAR,SUNITA SUDHIRBHAI DANDEKAR,MRS.SWATI SANTHOSH DANDEKAR,SHRISHMA SANTOSH DANDEKAR,SHANTANU SANTOSH DANDEKAR,SAMIR SUDHIR DANDEKAR,NATIONAL INSURANCE CO.LTD.,DEVKARANBHAI VISHRAMBHAI AYAR,NATHABHAI KARSANBHAI SOLANKI,GUJARAT HIMALAYA CEMENT LTD.,ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,SERVED BY AFFIX(N),MR SANDIP C SHAH,MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)
11168	FA/5267/2001	22/03/2012	DHANJI RAVJI CHHANGA,	MS MEGHA JANI	BULUSU GANGADHARA SASTRY,NATIONAL INSURANCE CO.LTD.,DEVKARANBHAI VISHRAMBHAI AYAR,NATHABHAI KARSANBHAI SOLANKI,GUJARAT HIMALAYA CEMENT LTD.,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR BHARAT R PATEL,MR HITESH N ACHARYA,MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)
11169	FA/5273/2001	01/03/2012	GUJARAT ELECTRICITY BOARD,	MR NK MAJMUDAR	FANCY SYNTHETICS YARN DYEING,	RULE SERVED
11170	FA/5276/2001	13/06/2014	CHAITANYADEV SURENDRASINH ZALA,	MR SATYEN B RAWAL	VAJESANG BANESANG DODIYA,	MR PS CHAMPANERI
11171	FA/5279/2001	11/04/2012	KALUBHAI RAGHABHAI RAVAL,MINABEN WD/O SOMABHAI KALUBHAIRAVAL,MINOR URMILABEN SOMABHAI THRO'MINABEN SOMABHAI PATEL	MR MTM HAKIM	JAKIRBHAI NANNUSHA DIVAN,SIRAJ ABDUL RAHIM MAFAT,UNITED INDIA INSURANCE CO.LTD,	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
11172	FA/5280/2001	20/04/2012	SHANTILAL BHIKHABHAI PARMAR,	MR MTM HAKIM	SUBHASHCHANDRA CHHITUBHAI PATEL,DHIRUBHAI CHHITUBHAI PATEL,ORIENTAL INSURANCE CO.	MS LILU K BHAYA,MR SURESH P PATEL
11173	FA/5281/2001	06/08/2008	KALPESHBHAI PRANJIVANBHAI PATEL @ LALUBHAI BACHUBHAI P,	MR MTM HAKIM	BHUDHABHAI SANKARBHAI BHOI,KANTILAL KALIDAS PATEL,ORIENTAL INSURANCE CO.LTD.	RULE SERVED BY DS,MR KK NAIR,MR A R SHAIKH
11174	FA/5282/2001	09/02/2012	NARWATSINH PRATAPBHAI PATELIYA,	MR MA KHARADI	GAMIRBHAI CHHATRABHAI DAMORE,GSRTC	RULE NOT RECD BACK,MS MONALI H BHATT
11175	FA/5283/2001	16/01/2012	SARVARKHAN MUNAVARKHAN MINOR THR'HIS GUARDIAN MUNAVARKHAN,	MR MA KHARADI	MAHENDRAKUMAR BHAVRABHAI PATEL,KIRANBHAI JAYANTILAL SHAH,ORIENTAL INSURANCE CO LTD.	RULE UNSERVED,MS LILU K BHAYA
11176	FA/5284/2001	16/01/2012	MAGNILAL SISRAUARAM AGRAWAL,	MR HD CHUDASAMA	RAJNIKANT MULJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE UNSERVED,MR VIBHUTI NANAVATI

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11177	FA/5285/2001	16/01/2012	LAKHANBHAI KACHARABHAI DAKI,	MS SEJAL K MANDAVIA	GUJARAT STATE ROAD TRANSPORT CORPORATION,AHER ARJAN MANDABHAI	UNSERVED EXPIRED (N),MS ROOPAL R PATEL
11178	FA/5288/2001	10/04/2018	DILIPKUMAR LALSHANKER TRIVEDI,	MR MEHUL SHARAD SHAH	K.K.KANDASAMI,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,MR RAJNI H MEHTA
11179	FA/5290/2001	09/05/2012	JIVANLAL PRITAMCHAND JAIN,	MR BHARAT JANI	BHIKHABHAI HARJIBHAI RABARI,SWAMIPRASAD DINDAYAL MODY,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS SONAL D VYAS,MR BHAGYODAYA MISHRA
11180	FA/5293/2001	24/03/2015	SHABIR IQUBALBHAI,	MR HEMANT S SHAH	HAMIRBHAI MANDAN,NAGA PUNJA VISANA,NEW INDIA ASSURANCE CO. LTD.,RATNA KARA,SAVDAS PARBATM	NOTICE SERVED,SERVED BY AFFIX(N),REFUSED SERVED (N) (10),DELETED,MR NAGESH C SOOD
11181	FA/5294/2001	24/03/2015	LABUBEN IQBALBHAI,	MR HEMANT S SHAH	HAMIRBHAI MANDAN,NAGA PUNJA VISANA,NEW INDIA ASSURANCE CO. LTD.,RATNA KARA,SAVDAS PARBATM	NOTICE SERVED,SERVED BY AFFIX(N),REFUSED SERVED (N) (10),DELETED,MR NAGESH C SOOD
11182	FA/5295/2001	24/03/2015	ANWARBHAI HUSSAINBHAI,	MR HEMANT S SHAH	HAMIRBHAI MANDAN,NAGA PUNJA VISANA,NEW INDIA ASSURANCE CO. LTD.,RATNA KARA,SAVDAS PARBATM	NOTICE SERVED,SERVED BY AFFIX(N),REFUSED SERVED (N) (10),DELETED,MR NAGESH C SOOD
11183	FA/5298/2001	22/08/2008	REGIONAL DIRECTOR,E.S.I.CORP.,	MR BP BHATT	BHAVNAGAR VEGETABLE PRODUCTS UNIT,	MR GM JOSHI
11184	FA/5300/2001	09/02/2012	DHIRUBHAI RANCHHODBHAI PATEL,	MR MC BHATT,(MR DM BHATT)	JAYANTIBHAI SHIVABHAI PATEL,BHIKHABHAI GALBABHAI THAKORE,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,SERVED BY AFFIX(N)
11185	FA/5301/2001	16/01/2012	JITHRABHAI DALABHAI DAMOR,MANIBEN JITHRABHAI DAMOR	(MR SK BUKHARI)	KANTIBHAI ABHESING PARMAR,DY DIRECTOR, ANIMAL HUSBANDORYPOUTRY DISEASE INVESTIGATION,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MS LILU K BHAYA
11186	FA/5306/2001	09/02/2012	PRAVINBHAI BABULAL DECD. THR'HEIRS,USHABEN PRAVINBHAI (WIDOW),UDAY PRAVINBHAI,NUTAN PRAVINBHAI,ASHAY PRAVINBHAI	MR VIREN G DAVE	BABULAL RAVJIBHAI,PRABHUBEN BABULAL,SHANTABEN RAVJIBHAI,RAJESHSINH AJITSINH ZALA,JYOTIDRASINH R JADEJA,ORIENTAL INSURANCE CO LTD.,RAJABHAI NATHABHAI DAFDA,GUJARAT STATE ROAD TRANSPORT CORP.	RULE SERVED,MRS VASAVDATTA BHATT
11187	FA/5307/2001	02/08/2011	DEPUTY COLLECTOR & LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMJU NARAN,JIVRAJ NARAN,THAKARSI NARAN	MR VIMAL M PATEL
11188	FA/5308/2001	02/08/2011	DEPUTY COLLECTOR & LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI VALABHAI,	MR VIMAL M PATEL
11189	FA/5309/2001	02/08/2011	DEPUTY COLLECTOR & LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POLA SAVA DECD.THR'HEIRS,VALLABH POLA,DEVSHI POLA,MAGAN POLA	,MR VIMAL M PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11190	FA/5320/2001	16/01/2012	RANGUBEN W/DO KOLI PIRA PADMA,DHANA PIRA,RUPA PIRA,KALA PIRA,SANTABEN PIRA,KANKUBEN PIRA	MR MC BHATT	VIRCHANDBHAI MAGHABHAI,UDANDAS TEKCHAND,KARSANBHAI ISHWARBHAI PATEL,UNITED INDIA INSURANCE CO,RASULBHAI ISABHAI,ORIENTAL FIRE & GENERAL INSURANCE CO	SERVED BY AFFIX(N),NOTICE UNSERVED,MR MUKUND M DESAI,MR RR MARSHALL,MS MEGHA JANI,MR RV MEHTA
11191	FA/5321/2001	10/01/2012	RAJESH SHIVJIBHAI RUPAREL,	MR CH VORA	MUKESH FATEHSINH DHAVINWAL,HIREN RASIKLAL SONI THRO'HIS HEIR HEMLATABEN R SONI,THE NEW INDIA ASSURANCE CO.LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
11192	FA/5397/2001	26/11/2014			.,	
11193	FA/1/2002	26/12/2011	GUJARAT STATE TRANSPORT CORPORATION,	MR MITUL K SHELAT	TARABEN KIRANSINH MAHIDA WD/O KIRANSINH KALYANSINH MAHIDA,JAYRAJSINH KIRANSINH MAHIDA,PINALBA KIRANSINH MAHIDA,BALUBHA KALYANSINH MAHIDA M/O KIRANSINH KALYANSINH MAHIDA	NOTICE SERVED,MR DN TRIVEDI
11194	FA/31/2002	15/03/2012	NATIONAL INSURANCE CO LTD.,	MS LILU K BHAYA	RANJANBEN WD/O MAHENDRA PUJ,MINOR HIRAL D/O MAHENDRA PUJ,MINOR SIMONI D/O MAHENDRA PUJ,RAMJAN AMAD BHATTI,RAMJU ALIMAMAD BAYAD	NOTICE SERVED
11195	FA/32/2002	20/12/2010	ONGC,	M/S TRIVEDI & GUPTA	PATEL NATWARLAL BABALDAS,SPECIAL LAND ACQU. OFFICER	RULE SERVED,MR JM BAROT
11196	FA/33/2002	20/12/2010	ONGC,	M/S TRIVEDI & GUPTA	PATEL LAXMIBEN MAGANLAL,SPECIAL LAND ACQU. OFFICER	RULE SERVED,MR JM BAROT
11197	FA/34/2002	21/03/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL DWARKABHAI SHANKERBHAI,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR PUSHPADATTA VYAS
11198	FA/35/2002	21/03/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL BHARATKUMAR MOHANLAL,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR PUSHPADATTA VYAS
11199	FA/36/2002	21/03/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL KANTILAL KALIDAS,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR PUSHPADATTA VYAS
11200	FA/37/2002	21/03/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL GANPATBHAI MAGANLAL,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR PUSHPADATTA VYAS
11201	FA/45/2002	23/09/2008	ASHOKBHAI PALABHAI VANKER,	MR PRABHAKAR UPADYAY	JAYSHREE CORPORATION,	NOTICE SERVED
11202	FA/46/2002	01/09/2008	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	CHIMANLAL HANSRAJ SHAH,BINABEN BIPINCHANDRA SHAH,SAURABH BIPINCHANDRA SHAH,SARDAR HABIB MAKWANA,VIJAYKUMAR BALDEV SHARMA,POLABHAI RANABHAI HADI (RICKSHAW DRIVER),AZIZ MOHAMMAD GOVAVALA,NEW INDIA INSURANCE CO.LTD.,KASAM UMAR PINJARA	NOTICE SERVED,DELETED,MR AMAR D MITHANI,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR RR TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11203	FA/60/2002	30/04/2012	NEW INDIA ASSURANCE CO.LTD,	MR SANDIP C SHAH	BACHUBHAI RAMDAS PATEL,DIVABEN BACHUBHAI PATEL,KISHOREBHAI BACHUBHAI PATEL,MINOR SHANKERBHAI BACHUBHAI PATEL,MINOR PUNAM BACHUBHAI PATEL THRO'BACHUBHAI RAMDAS PATEL,SHANKRAJI DEHAJI THAKORE,NACHHUSINH JORAVARSINH RAMLAVAT	NOTICE SERVED,MR DN TRIVEDI
11204	FA/61/2002	30/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	KANUBHAI RANCHHODBHAI PARMAR,SHANRAJI DEHAJI THAKORE .,NACHHUSINH JORAVARSINH RAMLAVAT,BHARTIBEN CHHOTUBHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR DN TRIVEDI
11205	FA/62/2002	30/04/2012	NEW INDIA ASSURANCE COMPANY LTD.,	MR SANDIP C SHAH	ASHOKBHAI MURLIDHARSINH RAJPUT,SHANKRAJI DEHAJI THAKORE,NACHHUSINH JORAVARSINH RAMLAVAT,BHARTIBEN CHHOTUBHAI,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR DN TRIVEDI
11206	FA/63/2002	19/01/2012	GSRTC,	MS ROOPAL R PATEL	BAI DAHIBEN WD/O KANUBHAI PUNJABHAI VANKAR,NITINKUMAR KANUBHAI VANKAR MINOR,VINUBHAI BECHARBHAI PATEL	NOTICE UNSERVED,MR BP DALAL
11207	FA/67/2002	19/01/2012	DHIREN MAHENDRABHAI SONI,	(MR YF MEHTA)	ARVINDBHAI RATILAL,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	NOTICE SERVED,NOTICE UNSERVED,MR HS MUNSHAW
11208	FA/70/2002	26/04/2012	KANAIYALAL KHIMJIBHAI LODHA,	MR ASHUTOSH R BHATT	ISHARSINH R DAYARAM,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR AJAY R MEHTA
11209	FA/71/2002	19/01/2012	GANGABEN RAMJIBHAI GOHIL,	MR AR MAJMUDAR,MR TARESH J BHATTJI	PRAVEENKUMAR RANCHHODDAS SADHU,CHANDRAKANTBHAI,ORIENTAL INSURANCE CO. LTD.	NOTICE UNSERVED,MR SHASHIKANT S GADE
11210	FA/72/2002	27/04/2012	NILAMBEN NAVINCHANDRA TRIVEDI,	(MRS SIDDHI D TALATI),MR HIMANSU M PADHYA	RAJSINGH MOTISINGH RATHOD,PARSOTTAM DALAJI MANDORA,UNIED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
11211	FA/73/2002	27/08/2008	NALINIBEN K RAVA,	MR PJ KANABAR	KANTABEN JASHWANTLAL RAVA,	MR RA PATEL
11212	FA/74/2002	07/02/2017	EMPLOYEES STATE INSURANCE CORP,RECOVERY OFFICER	MR SHASHIKANT S GADE	SUMANGALAM RESTAURANT,	(MR UMESH A TRIVEDI)
11213	FA/76/2002	15/07/2015	VARDHMAN CHEMICALS LTD.,	MR ANVESH V VYAS	UNION OF INDIA THRO',GENERAL MANAGER,GENERAL MANAGER	MR MUKESH A PATEL,MR UM SHASTRI,(MR. JC SHETH),MR SHANTILAL M PATEL
11214	FA/80/2002	14/03/2012	GSRTC,	MS ROOPAL R PATEL	RANCHHODBHAI RAMJIBHAI RABARI,ARVINDBHAI SHIVABHAI PATEL	NOTICE SERVED,MR SP MAJMUDAR
11215	FA/82/2002	16/11/2016	SARDAR SAROVAR NARMADA NIGAM LTD.,SARDAR SAROVAR NARMADA NIGAM LTD.	MR GC MAZMUDAR,MR HG MAZMUDAR	JAGDISH & CO.,	MR BS PATEL,MRS RANJAN B PATEL
11216	FA/84/2002	14/03/2012	RANCHHODBHAI RAMJIBHAI RABARI,	MR SP MAJMUDAR,MR P P MAJMUDAR	ARVINDBHAI SHIVABHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
11217	FA/85/2002	12/03/2013	CLAREHAVEN LTD.,	MR RS SANJANWALA	WESTERN SHIPBREAKING CORP.,	(MR SURESHM SHAH)

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11218	FA/90/2002	12/07/2013	BUSINESS CENTRE SHOPS & OFFICES OWNER'S ASSOCIATION,	(MR HV PUJARA)	BAGWAN EMPORIUM,THRO'ITS PARTNERS,NAVINCHANDRA MAFATLAL,DESAI PRAVINCHANDRA MAFATLAL,DESAI HASHMUKHLAL MAFATLAL,MUNICIPAL CORP.OF AHMEDABAD	,RULE SERVED,MR PRASHANT G DESAI
11219	FA/97/2002	13/04/2011	OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAMBHAI SHIVABHAI PATEL	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
11220	FA/98/2002	13/04/2011	OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,JAYRAMBHAI MANORDAS PATEL	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
11221	FA/99/2002	13/04/2011	OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,GUNVANTBHAI LALLURAM TRIVEDI DECD. THRO' HEIRS KANTABEN,KANTABEN GUNVANTBHAI TRIVEDI,DILIPKUMAR GUNVATBHAI TRIVEDI,BHARATKUMAR GUNVANTBHAI TRIVEDI,KUSUMBEN GUNVANTBHAI TRIVEDI	,GOVERNMENT PLEADER,RULE SERVED
11222	FA/130/2002	04/09/2013	AMRELI NAGARPALIKA,PRESIDENT	RULE SERVED,MR HARIN P RAVAL	UDAY CONSTRUCTION CO.,	MS MAMTA R VYAS
11223	FA/141/2002	15/03/2012	GSRTC,VALJI CHHAGANLAL CHATURVADIYA (BRAHMAN)	MR UI VYAS	HIRABEN DAMJI VANAND,WD/O LATE DAMJI CHAUHAN VANAND,BHARTI DAMJI VANAND,D/O LATE DAMJI CHAUHAN VANAND,KAUSHALYA DAMJI VANAND,D/O LATE DAMJI CHAUHAN VANAND,JYOTI DAMJI VANAND,D/O LATE DAMJI CHAUHAN VANAND,AKSHAY DAMJI VANAND,S/O DAMJI CHAUHAN VANAND,CHHAGAN LAKHAMAN VANAND,F/O LATE DAMJI CHHAGAN VANAND,MATUBEN CHHAGAN VANAND,M/O LATE DAMJI CHAUHAN VANAND,SHRI VALJI CHHAGANLAL CHATURVEDIYA.	NOTICE SERVED,SERVED BY RPAD (N)
11224	FA/142/2002	23/01/2012	DRIVER B.M.VALA,THE D.C.P.(G.S.),STATE OF GUJARAT	GOVERNMENT PLEADER	SUMARBHAI MISHRI DAPHER,FATMABAI JANMOHMMED,RAHEMATBHAI JANMOHMMED,KHATIJA JANMOHMMED,ROSHANBEN JANMOHMMED,SHERBAJU JANMOHMMED,JUBEDABEN JANMOHMMED,ZARINABEN JANMOHMMED,GEETABEN JANMOHMMED,SITABEN JANMOHMMED,REMATBHAI JANMOHMMED,JUSABBHAI JANMOHMMED,RAMJANBHAI JANMOHMMED,SANTARBHAI JANMOHMMED,NURMOHMMED JANMOHMMED,MISRIBHAI JANMOHMMED,ALIMOHMMED JANMOHMMED,KARIM JANMOHMMED,FARIDABEN JANMOHMMED,SONBEN JANMOHMMED,AMINABEN JANMOHMMED,NEW INDIA INSURANCE CO LTD.	NOTICE SERVED,MR RAJNI H MEHTA,BALKRISHNA ACHARYA
11225	FA/143/2002	23/01/2012	DRIVER B.M.VALA,THE D.C.P.(G.S.),STATE OF GUJARAT	GOVERNMENT PLEADER	BEBIBAI HAJIBHAI DAPHER,RASULBHAI HAJIBHAI,GULABBHAI HAJIBHAI,DAUDBHAI HAJIBHAI,JETUBEN HAJIBHAI,PIRUBHAI HAJIBHAI,NEW INDIA INSURANCE CO LTD.,FATHMABEN JANMOHMMED DAFER	NOTICE SERVED,MR RAJNI H MEHTA,BALKRISHNA ACHARYA
11226	FA/146/2002	24/02/2020	UNIPOL PLASTICS INDUSTRIES PVTLTD,	MR MIHIR H JOSHI,MR PARITOSH CALLA	MALHOTRA STEEL INDUSTRIES GUJARAT PVT.LTD,	MR ASIM J PANDYA,HL PATEL ADVOCATES
11227	FA/148/2002	26/04/2012	HANSABAEN GANESHBHAI PATEL,	MR GM JOSHI	BANESANG SHIVUBHAI DODIYA,BIPINCHANDRA RAMNIKLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR HM BHAGAT)
11228	FA/149/2002	26/04/2012	MINOR BHAVESH GANESHBHAI PATELTHRO'HANSABEN GANESHBHAI PATEL,	MR GM JOSHI	BANESANG SHIVUBHAI DODIYA,BIPINCHANDRA RAMNIKLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR HM BHAGAT)

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11229	FA/150/2002	27/04/2012	ORIENTAL INSURANCE CO. LTD.,	MS AVANI S MEHTA	SATIBEN SD/O RANCHHODBHAI TEJABHAI PRAJAPATI,JAYABEN D/O RANCHHODBHAI TEJABHAI PRAJAPATI,NAMABEN D/O RANCHHODBHAI TEJABHAI PRAJAPATI,RAMESHBHAI RANCHHODBHAI PRAJAPATI,TEJABHAI RAYSANGBHAI PRAJAPATI,GAVARIBEN S/O TEJABHAI RAYSANGBHAI PRAJAPATI,KANUJI BABAJI THAKORE,DIPCHAND DALPATBHAI THAKKAR	,MR HIMANSU M PADHYA
11230	FA/159/2002	23/01/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	BHAGVANJI KESHAVBHAI DEPANI,LALJIBHAI CHAKUBHAI JOSHI,GULABBHAI GARDHANBHAI GAJERA	NOTICE SERVED,SERVED BY RPAD (N),MS MN UKANI,MS RUJUTA R OZA
11231	FA/160/2002	23/01/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	KOLI CHANABHAI HIRABHAI BALAS,LALJIBHAI CHAKUBHAI JOSHI,GULABBHAI GARDHANBHAI GAJERA	NOTICE SERVED,SERVED BY RPAD (N),MR AMAR D MITHANI,MR RJ OZA
11232	FA/161/2002	28/02/2012	ANANDI ANANT NAIK,	(MR NALIN K THAKKER)	MEGHAJI RATA JOGI,RAVINDERSING SHOBHASING,NEW INDIA INSURANCE CO LTD.,VELAJI SHIVAJI AYER,JAMAL SULEMAN BAKALI,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,DELETED,MR RAJNI H MEHTA,MS LILU K BHAYA
11233	FA/170/2002	16/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	CHHAGANBHAI BHUPATBHAI KODI PATEL,ABHAYSINH RAHUBA RATHOD	NOTICE SERVED,MR GC RAY,MR MM TIRMIZI
11234	FA/189/2002	23/09/2015	AHMEDABAD MUNCICIPAL CORP.,	NOTICE SERVED	ANAND OWNER ASSOCIATION,	RULE SERVED
11235	FA/192/2002	15/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,CHAMPUBHA BALVANTSINHJI ZALA	NOTICE SERVED,MR MD VAKIL
11236	FA/193/2002	15/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,PRAVINKUMAR PUNAMSINH	NOTICE SERVED
11237	FA/198/2002	24/04/2012	AHMEDBHAI DAUDBHAI JINDANI,	MR VIRAL K SALOT	CHIMANLAL VRUJLAL GANDHI,THRO'HIS HEIRS & L.R.,KOKILABEN C GANDHI,DURGABEN C GANDHI,KRISHNABEN C GANDHI,YOGESH C GANDHI	,MR HARSHAD K PATEL
11238	FA/211/2002	07/10/2009	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	BUDHABHAI @ RAMANBHAI SHANABHAI,HEMANSHU GOVINDBHAI PATEL	NOTICE SERVED,MR DN PANDYA
11239	FA/212/2002	16/09/2013	GEB,EXECUTIVE ENGINEER (O&M)	NOTICE SERVED,MR NK MAJMUDAR	RAMILABEN JIGNESHKUMAR RAJGOR,	(MR SANDEEP N BHATT)
11240	FA/217/2002	07/02/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	RAMUBEN JINABHAI,KANJIBHAI MANJIBHAI RATHOD,KIRPALBHAI RATILAL DHAMECHA	NOTICE UNSERVED,HCLS COMMITTEE,MR GAURAV K MEHTA
11241	FA/218/2002	07/02/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	MINOR RAJUBEN,THRO'MAGANBHAI JORABHAI,KANJIBHAI MANJIBHAI RATHOD,KIRPALBHAI RATILAL DHAMECHA	NOTICE UNSERVED,(MR NIRZAR S DESAI),HCLS COMMITTEE,MR GAURAV K MEHTA

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11242	FA/219/2002	07/02/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	MINOR HITESH MAHANBHAI,THRO' MAGANBHAI JORABHAI,KANJIBHAI MANJIBHAI RATHOD,KIRPALBHAI RATILAL DHAMECHA	NOTICE UNSERVED,(MR NIRZAR S DESAI),MR GAURAV K MEHTA
11243	FA/274/2002	11/07/2008	PUSHPABEN NATVERLAL DARJI,VISHNUBHAI NATVARLAL DARJI,RASHMIKABEN VISHNUBHAI DARJI	MR MTM HAKIM	NILA BORAV ENGINEERING LTD.,GUJARAT REFINARY INDIAN OIL CORP.,P.R.DAS,UNITE INDIA INSURANCE CO LTD.	MR MANISH R BHATT,MR KV GADHIA,(MR PV NANAVATI),MR VIBHUTI NANAVATI
11244	FA/278/2002	02/09/2008	UNITED INDIA INSURANCE CO.LTD.,	MR SV RAJU	KHAIRUNISA BANUBHAI FAKIR,AHEMADSHA MATAMALI FAKIR,SHAKINABIBI AHEMADSAHA FAKIR	RULE SERVED,MS SHILPA R SHAH,MR KARTIK V PANDYA
11245	FA/282/2002	11/08/2008	DY GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MITHABHAI CHHITABHAI POAL HOLDER OF DAHYABHAI MITHABHAI & 1,DAHYABHAI MITHABHAI SINCE DECDTHRU HIS HEIRS & L.RS.,MOHANBHAI MITHABHAI,AMBABEN WE/O DAHYABHAI MITHABHAI,HIMATBHAI DAHYABHAI S/O DAHYABHAI MITHABHAI,MAHESHBHAI DAYABHAI S/0 DAHYABHAI MITHABHAI,CHANDRAVADAN HIMATBHAI DAHYABHAI S/0 DAHYABHAI MITHABHAI,MUKESHBHAI DAHYABHAI S/O DAHYABHAI MITHABHAI,BHANUBEN DAHYABHAI D/O DAHYABHAI MITHABHAI,NIRUEN DAHYABHAI S/O DAHYABHAI MITHABHAI	,GOVERNMENT PLEADER,RULE SERVED BY DS,MR AV PRAJAPATI
11246	FA/283/2002	11/08/2008	DY GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MONGHI WD/O NATHA GUMAN DECD. THRO' HEIRS MAGANBHAI NATHABHA,MAGANBHAI NATHABHAI,RANCHHODBHAI NATHABHAI	,GOVERNMENT PLEADER,RULE SERVED BY DS,MR AV PRAJAPATI
11247	FA/284/2002	20/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	SUNITA BALDEVSINH DALVADA,MAGARSINH HUKUMSINH LUHAR,GURUMITSING MAGARSING LUHAR	RULE SERVED,MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH
11248	FA/285/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL DUNGARBHAI JIVABHAI	RULE SERVED,MR MD VAKIL
11249	FA/286/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL SHANKERLAL NARANDAS THROL.H PATEL BABUBHAI SHANKERBHAI	RULE SERVED,MR MD VAKIL
11250	FA/287/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL MAFATLAL RANCHHODLAL	RULE SERVED,MR MD VAKIL
11251	FA/288/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL MADHAVBHAI RANCHHODBHAI DIE THRO LH JETUBHAI AMRUTBHAI	RULE SERVED,MR MD VAKIL
11252	FA/289/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL PRAHLDBHAI RANCHODDAS	RULE SERVED,MR MD VAKIL
11253	FA/290/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,KAHARSANG SADAJI HARCHANDJI	RULE SERVED,MR MD VAKIL
11254	FA/291/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL GOPALBHAI RANCHODDAS	RULE SERVED,MR MD VAKIL
11255	FA/292/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,THAKOR JORAJI BABAJI THRO' LH JEGAJI JORAJI THAKOR	RULE SERVED,MR MD VAKIL
11256	FA/293/2002	01/03/2011	EX.ENGINEER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,BAVA NAROTTAMGOUR GULABGAUR THRO LH HARSHADGIRI NAROTAMGIR	RULE SERVED,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11257	FA/295/2002	07/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	KESIBAI WD/O MALJIBHAI @ MALARAM CHOWDHARY,PARUBAI W/O GUMANRAM CHOWDHARY,RAJENDRASINGH S/O MAHAVEERPRASAD SONI,KISHORILAL S/O SHERA SINGH	SERVED BY AFFIX(N),NOTICE UNSERVED
11258	FA/298/2002	11/08/2008	J M BAXI AND CO.,	MR KV GADHIA	S.KANAN CHAKKARI MADRASI,	MR RK MISHRA
11259	FA/301/2002	25/06/2013	MOHMMADHUSAIN NOORMOHMMAD MOMIN,	(MR MB GANDHI)	AHMEDHUSAIN RASULBAX,IQUBALHUSAIN RASULBAX,MOHMMADYUSUF RASULBAX,JAHIRUNNISHA RASULBAX,SHARFUNNISHA RASULBAX,NURUNNISHA RASULBAX,AHMEDABAD MUNICIPAL CORP. FOR THE CITY OF AHMEDABAD	NOTICE SERVED,MR AS VAKIL,MR SATYAM Y CHHAYA
11260	FA/302/2002	25/06/2013	JASHWANTSING BECHATARSING KALSI,	MR KIRIT I PATEL	RATANKAUR W/O KARNALSING SARDAR,BALWANTSINGH KARNALSINH SARDAR,KALWANTSINH KARNALSINH SARDAR,KARNALSING SATTANSING SARDAR	,MR PS PATEL
11261	FA/309/2002	26/12/2012	SAHILESHKUMAR SHNTILAL GANDHI,BHAVNABEN SHAILESHKUMAR GANDHI	MR MTM HAKIM	SUNIL BABULAL DIXIT,DELETED ASPER CRT'S ORDER DT.20/8/2002,GSRTC,DELETED,JITSINH JASHUBHA RANA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED BY DS,DELETED,MRS VASAVDATTA BHATT,MR RAJNI H MEHTA
11262	FA/310/2002	26/12/2012	PANKAJBHAI KANTIBHAI GANDHI,PARUL PANKAJKUMAR GANDHI	MR MTM HAKIM	SUNIL BABULAL DIXIT,DELETED AS PER CRT'S ORDER IN FA.310/02,GSRTC,DELETED,JITSINH JASHUBHA RANA,UNITED INDIA INSURANCE CO.LTD.	,NOTICE SERVED BY DS,DELETED,MRS VASAVDATTA BHATT,MR RAJNI H MEHTA
11263	FA/315/2002	02/05/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	SABIHA W/O JOHERBHAI TURABHAI SAKIR,MINOR HUSSAIN JOHERBHAI SAKIR THRO' GURDIAN & MOTHER SABIHA,RABABBHAI TURABHAI SAKIR,ISMAILBHAI KAMRUDDIN VORA,RAVINDRA MOTILAL KHAMBHATIA,HARNESH PURSHOTTAMBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),DS AFF.NOT FILED (R),MR BHARAT JANI,MR DIPAK R DAVE,MR KRUNAL D PANDYA,MR SP MAJMUDAR,HCLS COMMITTEE,MR P P MAJMUDAR
11264	FA/417/2002	26/04/2012	MANJULABEN WD/O HIMATSINH CHHATRASINH,MINOR PRAKASHBHAI HIMATSINH CHAVDA,MINOR MANIBNE HIMATSINH CHAVDA	(MR NALIN K THAKKER)	JAGDEVSINH CHANDANSINH JAT. [DELETED VIDE EX. 18.],M/S VIJAY AND KATARIA. C/O MANAGER, NARAYANJI PRAJI,NEW INDIA ASSURANCE COMPANY.	,SERVED BY AFFIX. (R),MR RAJNI H MEHTA
11265	FA/431/2002	15/10/2015	REGIONAL DIRECTOR,EMPLOYEE STATE INSURANCE CORP.,	MR MAYUR S BAROT	BHAVNAGAR VEGETABLE PRODUCTS UNIT,	RULE SERVED
11266	FA/433/2002	25/01/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	VAGHELA CHANDUBHAI MISTRY,BAUDDIN JADAV SOLANKI DELETED,GHANSHYAMBHAI CHHAGANBHAI KHOKHARIA	,RULE SERVED,MR GK RATHOD
11267	FA/435/2002	02/05/2012	GSRTC LTD.,	MRS VASAVDATTA BHATT	NIRUBEN J VASAVA,MINOR SHILABEN JAYANTIBHAI,MINOR PUSHPABEN JAYANTIBHAI,MINOR SANJAY JAYANTIBHAI,SURAJBEN GAMBHIRBHAI VASAVA,LINABEN GAMBHIRBHAI VASAVA,MUKESH GAMBHIRBHAI VASAVA,ISMAILBHAI MUSABHAI MANSURI	RULE SERVED,MR MTM HAKIM,
11268	FA/451/2002	04/07/2012	SMITABEN VIJAYKUMAR SHAH,	MR SANDIP C SHAH	JAYANTILAL VELJIBHAI RATHOD DEL.CT.ORD.DT.2/3/2012,BHARATKUMAR KANTILAL PATEL,UNITED INDIA INSURANCE CO.LTD.	DELETED,SERVED BY AFFIX. (R),MS MEGHA JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11269	FA/453/2002	24/04/2012	BHAGUBHAI KIKABHAI PATEL,MIRABEN BHAGUBHAI PATEL,BHARTIBEN BHAGUBHAI PATEL	MR ADIL R MIRZA	SHESHARAO GANGARAM HASGULL,SANGITABEN ATALAPANSIS PVT.LTD,ORIENTAL INSURANCE PVT.LTD.	NOTICE UNSERVED,RULE NOT RECD BACK,MR ANAL S SHAH
11270	FA/454/2002	24/04/2012	JESANG VAJA AYAR,MONGHIBEN JESANG AYAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	BUDHARAM,JABBARDAS BANSIDAS,ORIENTAL INSURANCE CO.LTD.,SAMJI BABU AHIR,BABU V KANGAD,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI
11271	FA/455/2002	21/03/2016	SURAJMAL @ VIJAYRAJ TEJMALJI SOLANKI,	MR MTM HAKIM	VISHNUDAS MANGALDAS LIMBACHIA,VASHRAMBHAI VALJIBHAI THAKKAR,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
11272	FA/456/2002	12/03/2018	LEGAL HEIRS OF DECD.ADAMBHAI HASANBHAI,JUBEDABEN ADAMBHAI,AFSANA ADAMBHAI,SOYEB ADAMBHAI,RESHMA ADAMBHAI,HASANBHAI ABDULLABHAI	MR DIVYESH SEJPAL	GUJARAT STATE ROAD TRANSPORT CORP.,BHAGVNJIBHAI PUJABHAI KARAMTA,TRIKAMBHAI BHIKHABHAI PARMAR,NARSIBHAI KHODABHAI KOLI,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT,MR VIBHUTI NANAVATI
11273	FA/457/2002	15/04/2008	NILAMBEN RASIKGIRI GOSAI,MILANGIRI RASIKGIRI GOSAI,DARSHANGIRI RASIKGIRI GOSAI	MS PAURAMI B. SHETH	NARENDRASHINH NATHUBHA ZALA,DINESHBHAI GOVINDBHAI MANKADIYA,ORIENTAL INSURANCE CO. LTD,MAHENDRABHAI M DOBARIYA,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR AJAY R MEHTA
11274	FA/458/2002	06/07/2012	USHABEN NARENDRAKUMAR PATEL,ANKIT NARENDRA KUMAR PATEL,RUTUL NARENDRA KUMAR PATEL,AMBALAL JOITARAM PATEL DECD. THRO'HIS HEIRS,REVABEN AMBALAL PATEL,USHABEN NARENDRA KUMAR PATEL,ANKIT NARENDRA KUMAR PATEL,RUTUL NARENDRAKUMAR PATEL,GITABEN KIRIT KUMAR PATEL,VIMLABEN BHARATKUMAR PATEL.,REVABEN AMBALAL PATEL	MS NIYATI K SHAH	GSRTC,	MR YASHWANT S BAROT
11275	FA/459/2002	24/04/2012	MANJULABEN VITTHALBHAI RAMANI,JITENDRA VITTHALBHAI RAMANI,VIMAL VITTHALBHAI RAMANI,MINOR PRAGNABEN VITTHALBHAI RAMANI	MR KL DAVE	KANA VALA MAKWANA,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
11276	FA/460/2002	16/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	KALUBHA MALJIBHAI KAMOL,	SERVED BY AFFIX. (R)
11277	FA/461/2002	19/01/2012	SHANTILAL LALJIBHAI PATEL DIED THOR'HIS HEIRS,MADHUBEN SHANTILAL PATEL,CHIRAYU SHANTILAL PATEL	MR JA ADESHRA	RAMJIBHAI MOHANBHAI PARMAR,ASHOKBHAI JETHABHAI PATEL,ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MR RAJNI H MEHTA
11278	FA/462/2002	14/02/2012	NARANBHAI GORDHANBHAI PRAJAPATI,	MR MC BHATT	HEMANTKUMAR MANEKLAL PATEL,NATIONAL INSURANCE CO.	RULE SERVED,MR MEHUL SHARAD SHAH
11279	FA/464/2002	19/01/2012	JIGNESH MAHENDRABHAI SHAH,	MR ARPAN C SHAH	MOHAL KARTIKEYA SARABHAI,RAJASHRI SURENDRA PAREKH,NEW INDIA ASS. CO. LTD.	RULE UNSERVED,MR SUNIT S SHAH
11280	FA/465/2002	24/04/2012	NIRMALABEN WD/O NATWARLAL SOMABHAI,BHAVESH NATWARLAL,DHARMESH NATWARLAL,SOMABHAI JAGJIVANDAS (EXPIRED),CHANDRIBEN SOMABHAI	MR MTM HAKIM	DELETED,BHARATBHUSAN R.G.CHHABDA,NATIONAL INSURANCE CO LTD.,NATIONAL INSURANCE CO LTD.	,NOTICE SERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11281	FA/499/2002	21/02/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	EISHORBHAI LAKHMANBHAI KATHIRIDECD. THRO' HEIRS LAKHMANBHAI,LAKHMANBHAI MADHABHAI KATHIRIA,UJIBEN LAKHMANBHAI KATHIRIA,KISHORBHAI GHANSHYAMBHAI DAVE,DIRECTOR OF CAMPUS,NEW INDIA ASSURANCE CO. LTD.,HARSHAD RAMJIBHAI PATEL	,NOTICE SERVED,MS LILU K BHAYA
11282	FA/500/2002	02/05/2012	SURESHBHAI VITTHALBHAI HARIJAN,	MS ROOPAL R PATEL	JAYPRAKASH ASSOCIATED PVT. LTD.CO.,RAMNARAYAN RAMKRISHNA THAKOR (DRIVERA),STATE OF GUJARAT,NATIONAL INSURANCE CO LTD	GOVERNMENT PLEADER,NOTICE SERVED,MR AJAY R MEHTA,MR DAKSHESH MEHTA
11283	FA/504/2002	13/12/2010	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BABUBHAI JIVABHAI THAKORE	GOVERNMENT PLEADER,MR PRAVIN P PANCHAL
11284	FA/505/2002	13/12/2010	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MANCHARAM SHANKERLAL PRAJAPATI	RULE SERVED,MR. YOGENDRA THAKORE
11285	FA/506/2002	13/12/2010	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,AMAJI BHIKHAJI THAKORE	GOVERNMENT PLEADER,RULE SERVED
11286	FA/507/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,NARANBHAI NATHUBHAI CHAUDHARI	GOVERNMENT PLEADER,MR MD VAKIL
11287	FA/508/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,CHELABHAI GANESHBHAI CHAUDHARI	GOVERNMENT PLEADER,MR HN BRAHMBHATT
11288	FA/509/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,REVABHAI HIRABHAI CHAUDHARI DECD. THRO' HEIRS NATHIBEN WD/,NATHIBEN DAHYIBEN REVABHAI CHAUDHARI,DAHYIBEN REVABHAI CHAUDHARI,SAMUBEN REVABHAI CHAUDHARI,DALSANGBHAI REVABHAI CHAUDHARI,KESHA REVA CHAUDHARI DECD. THRO' HEIRS AMBABEN KESHABHAI,AMBABEN KESHABHAI,SHILPABEN KESHABHAI,VISHNUBHAI KESHABHAI REVABHAI CHAUDHARI,MANJIBHAI REVABHAI CHAUDHARI,MAFATLAL REVABHAI	,RULE SERVED,MR HN BRAHMBHATT
11289	FA/510/2002	30/09/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,RAMESHBHAI KACHARABHAI PATEL	GOVERNMENT PLEADER,MR MD VAKIL
11290	FA/511/2002	30/09/2008	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PRAHLADBHAI KACHARABHAI PATEL	GOVERNMENT PLEADER,MR MD VAKIL
11291	FA/512/2002	30/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DISTRICT COLLECTOR,PATEL MANILAL TRIBHUVANDAS SINCE DECEASED THRO'HIS HEIRS,REVABEN MANILAL PATEL,MAFATLAL MANILAL PATEL,RAMESHBHAI MANILAL PATEL,SHARDABEN MANILAL PATEL,SURESHBHAI MANILAL PATEL,PATEL GANDABHAI TRIBHUVANDAS SINCE DECEASED THRO'HIS HEIRS,UMIYABEN WD/O GANDABHAI PATEL,PRAHLADBHAI GANDABHAI,KANUBHAI GANDABHAI,GOVINDBHAI GANDABHAI,HASMUKHBHAI GANDABHAI	,GOVERNMENT PLEADER,NOTICE SERVED,MR PUSHPADATTA VYAS
11292	FA/513/2002	30/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KHODABHAI MAGANBHAI PATEL	RULE SERVED,MR MD VAKIL

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11293	FA/514/2002	30/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,CHELABHAI R PATEL DECD. THRO' HEIR SHANKERBHAI CHELDAS PATEL	RULE SERVED
11294	FA/515/2002	30/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,NAROTTAMBHAI GOBARDAS PATEL	GOVERNMENT PLEADER,MR MD VAKIL
11295	FA/516/2002	30/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MAFATLAL CHATURDAS PATEL	GOVERNMENT PLEADER,MR MD VAKIL
11296	FA/517/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,BABALDAS AMBARAM PATEL	GOVERNMENT PLEADER,RULE UNSERVED
11297	FA/518/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR RAJNI H MEHTA	STATE OF GUJARAT,VITHALBHAI NATHUBHAI PATEL	GOVERNMENT PLEADER,RULE UNSERVED
11298	FA/522/2002	17/02/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR ANANT S DAVE)	RAGHUJI SOMAJI THAKORE,	RULE SERVED
11299	FA/523/2002	17/02/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR ANANT S DAVE)	PUNAJAJI MAGANJI THAKORE,	(MR A J PATEL)
11300	FA/524/2002	17/02/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR ANANT S DAVE)	SHANKARJI HEMATAJI THAKORE,	UNSERVED EXPIRED (R)
11301	FA/528/2002	08/07/2011	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	HEIRS OF DECD.MOHANBHAI BHIMABHAI SINDHAV,PARVATIBEN MOHANBHAI SINDHAV,JYOTIBEN MOHANBHAI SINDHAV,JAYPAL MOHANBHAI SINDHAV,MAHIPAL MOHANBHAI SINDHAV,MOTIBEN MOHANBHAI SINDHAV,PRANLAL TARACHAND SHAH	,RULE SERVED BY DS,MR ZUBIN F BHARDA,MR TUSHAR L SHETH
11302	FA/552/2002	04/08/2010	BHARUCHA & SONS,	(MR AJ SHASTRI)	LALIT TEXTILES,BHARAT BHUSHAN AASHANAN,RUPKUMAR AASHANAN,ANITA LALITKUMAR	RULE SERVED,RULE UNSERVED
11303	FA/554/2002	20/10/2015	ORIENTAL INSURANCE CO LTD.,	MS KARUNA V RAHEVAR	SAHENAZBEN SAMIRBHAI TARKSHA,MUNNO SAMIRBHAI TARKESHA, MINOR,GARAFBHAI JAMALBHAI TARKESHA,JENUBEN GAFARBHAI TARKESHA,PARVEZ GARARBHAI TARKESHA,JAYANTIBHAI ARJANBHAI RAIYANI,VIRJIBHAI DEVRAJBHAI RADADIA (DELETED),MANOJKUMAR VALLABHAI PATEL,VINODBHAI V BHALALA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR LR PATHAN,MR DAKSHESH MEHTA
11304	FA/557/2002	15/04/2010	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANUBHAI ASHABHAI VALAND,MOHAMADHANIF USMANBHAI MEMAN (DELETED AS PER HON'BLE CT'S,SHANKARLAL MULJIBHAI SATAGANI	NOTICE SERVED,SERVED BY RPAD (N),DELETED, (MR NALIN K THAKKER)
11305	FA/558/2002	21/08/2018	NAVNITHBHAI HARMANBHAI PATEL,DHANESHBHAI BIKHABHAI PATEL	MR AS VAKIL	AMBALAL KALIDAS PATEL SINCE DECEASED THRO'HIS HEIRS,RAMESHBHAI AMBALAL PATEL,NAGINBHAI AMBALAL PATEL,SURESHBHAI AMBALAL PATEL,RAJENDRABHAI AMBALAL PATEL,BIPINCHANDRA AMBALAL PATEL,KANUBHAI AMBALAL PATEL	MR HM PARIKH
11306	FA/561/2002	22/02/2018	CHHAGANBHAI BHANABHAI PATEL,	MR ZUBIN F BHARDA	NATVERLAL VRUJLAL BAROT,JAYESH COTTON COMPANY,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR AV PRAJAPATI

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11307	FA/562/2002	30/03/2009	GSRTC,	MR ASHISH M DAGLI	ANITABEN OMPRAKASH MEGWAL,MINOR USHAKUMARI OMPRAKASH,MINOR DALI OMPRAKASH,MINOR KAVITA OMPRAKASH,MINOR DILIPKUMAR OMPRAKASH,MINOR VANDANA OMPRAKASH,KUNDANLAL KHATURAM MEGWAL,KESARDEVI KUNDANLAL MEGWAL	MR HM PARIKH,MR.HEMANG H PARIKH
11308	FA/563/2002	18/04/2012	HEIRS OF DECD.BHARATSINH BHIKHUBHA,DAYABA BHARATSINH JADEJA DIED BY HER HEIRS AND LEGAL REPR.,NARENDRASINH BHARATSINH JADEJAMINOR,BHIKHUBHA GULABSINH JADEJA,GAYATRIBA BHARATSINH JADEJA MINOR	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAMAT KANABHAI AHIR,SANJAY SHYAMSUNDAR PODAR,UNITED INDIA INSURANCE CO.LTD.,SODAGARSINH SAJJURAM JAT,GAMBHIRSINH BHIKHUBHA JADEJA	NOTICE NOT RECD BACK,NOTICE SERVED,MR RR MARSHALL
11309	FA/565/2002	16/12/2011	BHIKHABHAI MANILAL RAMI,	(MR HM PRACHCHHAK)	DGP,GUJARAT STATE,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR SUNIL B PARIKH,MR SUNIT S SHAH
11310	FA/566/2002	24/04/2012	RAVAL SURENDRAKUMAR KANTILAL,	MR RC JANI	NAZIR AHEMAD JENUMIYA SAIYAD,SHANKERBHAI MULJIBHAI,CHAIRMAN GUJARAT STATE ROAD TRANSPORT	,MS ROOPAL R PATEL
11311	FA/567/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VERSIBHAI RANABHAI,SINCE DECD.THRU HIS HEIR & L.RS.,VIRAMBHAI VERSIBHAI,HARDASBHAI VERSIBHAI,MAGANBHAI VERSIBHAI,RAGHUBHAI VERSIBHAI,JETHABHAI VERSIBHAI	,UNSERVED EXPIRED (N)
11312	FA/568/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT ABUJI CHANDAJI,	RULE NOT RECD BACK
11313	FA/569/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANTILAL RAMJIJI,	RULE NOT RECD BACK
11314	FA/570/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VALABHAI NAGARDAS,	RULE NOT RECD BACK
11315	FA/571/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF TULSIBHAI CHHELDAS, PATEL DASIBEN GHELDAS,	RULE NOT RECD BACK
11316	FA/572/2002	28/01/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KASHIRAM JEEVRAM DECD.THROUGH THE LRS,JADIBEN KASIRAM,MANSANGBHAI KASHIRAM,GANESHBHAI KASHIRAM,BHUPENDRABHAI KASHIRAM,PREMALBEN W/O JAYANTIBHAI PATEL	
11317	FA/573/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI LAKHABHAI,	RULE NOT RECD BACK
11318	FA/574/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT ALUJI CHANDAJI,	RULE NOT RECD BACK
11319	FA/575/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KARSHANJI VERAJI,	RULE NOT RECD BACK
11320	FA/576/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KASHIRAM JEEVRAM,	RULE NOT RECD BACK
11321	FA/577/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR ISHWARJI NAVAJI,	RULE NOT RECD BACK
11322	FA/578/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE DUNGARJI NAVAJI,	RULE NOT RECD BACK
11323	FA/579/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JOITAJI NAVAJI,	RULE NOT RECD BACK
11324	FA/580/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMRATJI DHAMAJI,	RULE NOT RECD BACK
11325	FA/581/2002	28/01/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOSHI CHAMANLAL RUGURAM,	MR AV PRAJAPATI
11326	FA/582/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASUBHAI DHANJIBHAI,	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11327	FA/583/2002	28/01/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOSWAMI KANTIPURI SHIVPURI-DECD. THRO HEIR AS PER COURT'S ORDER,GOSWAMI BHAGWANPURI KANTIPURI-DECD. THRO HEIRS,GOSWAMI VISHNUPURI BHAGWANPURI-DECD.THRO HEIRS,GOSWAMI NATWARPURI KANTIPURI,GOSWAMI PREMPURI KANTIPURI,GOSWAMI PREMILABEN BHAGWANPURI,GOSWAMI SAILESHPURI BHAGWANPURI,GOSWAMI DEVIKABEN BHAGWANPURI,GOSWAMI BABIBEN VISHNUPURI,GOSWAMI JASWANTPURI VISHNUPURI	,RULE NOT RECD BACK
11328	FA/584/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTABEN JETHIDAS,	RULE NOT RECD BACK
11329	FA/585/2002	28/01/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHIBEN DHANJIBHAI,	MR AV PRAJAPATI
11330	FA/586/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GOVINDBHAI SENDHABHAI,	RULE NOT RECD BACK
11331	FA/587/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT KANUJI AMUJI,	RULE NOT RECD BACK
11332	FA/588/2002	03/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODIDAS JEEVRAM,	RULE NOT RECD BACK
11333	FA/624/2002	24/02/2016	DALUBEN KESHRIBHAI THACKER,MINOR PRIYANKABEN KESHRIBHAI THACKER	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHETANBHAI CHAMAJI GAJJAR,HATESINH RANAJI SODHA,NEW INDIA ASSURANCE CO.LTD.,JITUBHA HAMIRJI JADEJA,SANJAYKUMAR KESHRIBHAI THACKER,RITABEN KESHRIBHAI THACKER	NOTICE SERVED,SERVED BY RPAD (N),MR GC MAZMUDAR,MR HG MAZMUDAR
11334	FA/626/2002	05/03/2012	HEIRS & LEGAL REP. DECD ARJANBHAI DHAMABHAI GONDALIYA,RALIYATBEN ARJANBHAI GONDALIYA,HIMATBHAI ARJANBHAI GONDALIYA,MINOR VIRAMBHAI ARJANBHAI GONDALIYA	MR MRUGEN K PUROHIT	GUJARAT STATE ROAD TRANSPORT CORPORATION,NATHABHAI RAMABHAI SORANI,NEW INDIA INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI,MS ROOPAL R PATEL
11335	FA/628/2002	03/07/2012	PRAJAPATI LAXMIBEN W/O GOVINDLAL LALLURAM,JYOTSNABEN GOVINDLAL PRAJAPATI,MINOR PRAVINBHAI GOVINDLAL PRAJAPATI,THRO'LAXMIBEN,MINOR JITENDRA GOVINDLAL PRAJAPATI,THRO'LAXMIBEN	MR MEHUL SHARAD SHAH	ARJUNBHAI HIRABHAI SATARA,HIRABHAI LAXMANBHAI,NEW INDIA INSURANCE CO LTD,DILIP A TAMKEJA,ORIENTAL INSURANCE COLTD.	NOTICE SERVED BY DS,SERVED BY RPAD (N),DELETED,MR SUNIL B PARIKH,MR SHALIN N MEHTA
11336	FA/629/2002	18/04/2012	HEIRS AND LEGAL REPR. OF KARAMSHI PREMABHAI,RAJIBEN PREMABHAI HARIJAN,SAVABHAI PREMABHAI HARIJAN,GAURIBEN PREMABHAI HARIJAN,MOHAN PREMABHAI HARIJAN THRO' GAURDIAN RAJIBEN PREMABHAI,SHANKAR LAKHDHIR HARIJAN THRO'GAURDIAN RAJIBEN PREMABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	GURUDEVSINGH PURANSINGH HALSI,UNITED INDIA INSURANCE CO.LTD,MANUBEN DEVABHAI DATI,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),(MR HM BHAGAT),MR RITURAJ M MEENA
11337	FA/631/2002	07/02/2017	UNION OF INDIA,AIR FORCE,MILITARY ESTATE OFFICER,GARRION ENGINEER	MS TRUSHA K PATEL,MR DEVANG VYAS	RAMESHCHANDRA JOSHI,	MR MEHUL S SHAH
11338	FA/633/2002	27/06/2012	KAPILABEN KAMLESHKUMAR PRAJAPATI,NIMESH KAMLESHKUMAR PRAJAPATI,SUHASINI D/O KAMLESHKUMAR PRAJAPATI	MR PREMAL R JOSHI	VRAJLAL DEVCHAND KOTAK,TALOD NAGRIK SAHAKARI BANK LTD,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR SK PATEL,MS SONAL D VYAS
11339	FA/646/2002	17/10/2013	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAVJIBHAI CHHANABHAI PATEL,LILABEN RAVJIBHAI PATEL,RAFIQ YASIN SHAIKH,ALTAFBHAI IBRAHIM RENTIA	MR ZUBIN F BHARDA,MR PINAKIN B RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11340	FA/657/2002	19/04/2012	PARESH RAMESHCHANDRA THAKKAR,	MR ASHISH M DAGLI	RAMESH VASANTBHAI BHOJANI,SANJAY RAMESHCHANDRA,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,MS MEGHA JANI
11341	FA/668/2002	19/06/2014	ORIENT CONSTRUCTION CO.,	MR KUNAL P VAISHNAV	UNION OF INDIA -THRO'EXECUTIVEENGINEER (CIVIL),S S GOYAL - SOLE ARBITRATOR	DS AFF.NOT FILED (R),MS PJ DAVAWALA
11342	FA/669/2002	19/06/2014	ORIENT CONSTRUCTION CO.,	MR KUNAL P VAISHNAV	UNION OF INDIA THRO' EXECUTIVEENGINEER (CIVIL),S S GOYAL - SOLE ARBITRATOR	DS AFF.NOT FILED (R),MS PJ DAVAWALA
11343	FA/692/2002	22/02/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	KAVDIBEN BALUBHAI BARAD,GHANABHAI RAMBHAI,RAMBHAI LAXMANBHAI,LAXMANBHAI DEVDAS MORI	NOTICE SERVED,MR CB DASTOOR,MR MB PARIKH
11344	FA/694/2002	22/02/2012	RAMESHBHAI BHANJIBHAI CHAUHAN F/O MINOR DECD. KAJAL RAMESH,NITABEN RAMESHBHAI CHAUHAN M/OMINOR DECD. KAJAL RAMESHBHAI	MR CHETAN K PANDYA	BHAHADINBHAI DHANUSABHAI KHAMAN,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED BY DS, (MR HM BHAGAT)
11345	FA/697/2002	29/12/2010	PRAFULCHANDRA MANILAL VADWALA,	(MR MB GANDHI)	DILIPBHAI R SHAH,SHYAM DYE CHEMICALS,NEW INDIA INSURANCE CO LTD.	NOTICE UNSERVED,MS MEGHA JANI
11346	FA/706/2002	23/01/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANIBEN TAHKORBHAI,BHARTIBEN THAKORBHAI,SUDHABEN THAKORBHAI,MAHESH THAKORBHAI,JANAKBHAI CHHAGANBHAI NAIK,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR,MR MANISH R RAVAL
11347	FA/710/2002	24/11/2008	UNITED INDIA INS.CO.LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GANPATLAL LALJIBHAI NAI,RAIBEN GANPATLAL NAI,DIVANJI BHIKHAJI THAKOR,BAPALAL G BRAHMBATT,SINCE DECDTHRU HIS HEIR & L.RS.,MRS.KUNTABEN BAPALAL BRAHMBHATWD/O BAPALAL BRAHMBHATT,SHRI MILANKUMAR BAPALAL BRAHMBHATT S/O BAPALAL BRAHMBHATT	,NOTICE SERVED,SERVED BY RPAD (N),UNSERVED EXPIRED (N)
11348	FA/711/2002	24/11/2008	UNITED INDIA INS.CO.LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANAIYALAL VRAJLAL BAROT,SUBHADDRABEN KANAIYALAL BAROT,DIVANJI BHIKHAJI THAKOR,BAPALAL G BRAHMBATT [EXPIRED.]	NOTICE SERVED,SERVED BY RPAD (N),UNSERVED EXPIRED (N),MR PS PATEL
11349	FA/712/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	JITUBHAI MAGANBHAI MAKWANA THRO' HEIRS AND LEGAL REPR.,MAGANBHAI TAPUBHAI MAKWANA,KANTABEN MAGANBHAI MAKWANA,GUJARAT STATE ROD TRANSPORT CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI KOLI	,NOTICE SERVED,MRS VASAVDATTA BHATT
11350	FA/713/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHUNILAL NAGJIBHAI MAKWANA,GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT
11351	FA/714/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	HEIRS AND LEGAL REPRE. DECD. ADAMBHAI HASANBHAI,JUBEDABEN ADAMBHAI,MINOR AFSANA ADAMBHAI THRO' JUBEDABEN ADAMBHAI,MINOR SOYEB ADAMBHAI THRO' JUBEDABEN ADAMBHAI,MINOR RESHMA ADAMBHAI THRO' JUBEDABEN ADAMBHAI,HASANBHAI ABDULLABHAI (DELETED),GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	,NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT,MR DIVYESH SEJPAL,MR RC SEJPAL

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11352	FA/715/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	BATUKLAL NATHALAL PANDYA,GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT
11353	FA/716/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	MADHABHAI VASHRAMBHAI KOLI,GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT
11354	FA/717/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	TEKABHAI PANJABHAI KOLI,GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT
11355	FA/718/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	RAMNIKLAL GOKALDAS MEHTA,GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT
11356	FA/719/2002	12/03/2018	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	RAHABHAI BAGHABHAI BARMOR,GUJARAT STATE ROAD TRAS. CORP.,TRIKAMBHAI BHIKHABHAI PARMAR,NARSHIBHAI KHODABHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT,MR BHARAT JANI
11357	FA/728/2002	19/01/2012	NEW INDIA ASSURACNE CO. LTD,	MR VIBHUTI NANAVATI	RAJESH KANIYALAL BUDDHDEV,HITESHBHAI DAYALJIBHAI	NOTICE SERVED,SERVED BY RPAD (N),MR SHAKEEL A QURESHI
11358	FA/730/2002	10/02/2012	ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	RANABHAI ARSIBHAI JADAV FATHER OF DECEASED,LAXMIBEN RANABHAI JADAV MOTHER OF DECEASED,SHIVGAR SOMGAR BAVAJI (GADHAVI,PARESH B PATEL PROPRIETOR OF DIPAK KARGO MOTORS	NOTICE SERVED
11359	FA/738/2002	04/11/2015	REGIONAL DIRECTOR,ESI CORP.,	MR BP BHATT	AMBALAL BHIKHABHAI PATEL,	MS MAITHILI D MEHTA
11360	FA/744/2002	24/07/2012	BHURARAMA KUNVADARA,	(MR KISHOR M PAUL)	LAKHMN KARNA ODEDARA DELETED AS PER COURT ORDER,VIRENDRA TULSIDAS,ORIENTAL INSURANCE CO LTD.	DELETED,RULE SERVED,MR KK NAIR
11361	FA/745/2002	30/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SAMJUBEN KESHUBHAI VASANI,MINOR VASKURBHAI KESHUBHAI VASANI,TALSIBHAI KHIMABHAI VASANI,MAKUBEN TALSIBHAI VASANI,BHIMJIBHAI AMARSHIBHAI GADHARA	NOTICE SERVED,(MR SANDEEP N BHATT)
11362	FA/748/2002	22/10/2013	GUJARAT SLUM CLEARANCE BOARD,	MR DA BAMBHANIA	PATEL DIPAKKUMAR HANSRAJ,	MS.P J.JOSHI
11363	FA/753/2002	17/12/2008	UNITED INDIA INS. CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD. JERAMBHAI KHIMJIBHAI,TEJUBEN JERAMBHAI VADHER,MINA J VADHER,SHILPA J VADHER,PATESH J VADHER,SONAL J VADHER,MINOR BHAVESH J VADHER THRO' TEJUBEN J VADHER,MINOR BHAVNA J VADHER THRO' TEJUBEN J VADHER,VALILBEN KHIMJIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,GHANSHYAMBHAI MANIBHAI PATEL	,NOTICE SERVED,MS PAURAMI B. SHETH,MR ASHISH M DAGLI
11364	FA/759/2002	08/07/2015	SMITA PRADIP PATEL,	MR JF MEHTA	PRADIP NAGARBHAI PATEL,	MR PC MASTER,MR ARVIND B PATEL

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11365	FA/763/2002	16/04/2013	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	BHARATKUMAR MANIBHAI PATEL,MUSABHAI ISMAILBHAI MULTANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR A R SHAIKH
11366	FA/764/2002	05/03/2015	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	SUMITRADEVI WD/O SHRAVANKUMAR MAGHANLAL SWAMI,MANOJ SHRAVANKUMAR SWAMI MINOR THRO' MOTHER & GUARDIAN,MAHENDRA SHRAVANKUMAR SWAMI MINOR THRO' MOTHER & GUARDIAN,RAKESH SHRAVANKUMAR SWAMI MINOR THRO' MOTHER & GUARDIAN,NIRMALABEN SHRAVANKUMAR SWAMI MINOR THRO' MOTHER & GUARDIAN,SHARTIDEVI MAKHANLAL SWAMI,BHAVANSINH J CHAUHAN (DELETED),DIRECTOR GENERAL OF POLICE (GUJARAT STATE),AJAY KUMAR (DELETED),UNITED INDIA INSURANCE CO. LTD	GOVERNMENT PLEADER,DELETED,MR BHARAT JANI,MR VIBHUTI NANAVATI
11367	FA/765/2002	05/03/2015	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	PARVATIBEN WD/O GHENU DHOLTIMALUSRE,SHOBABEN GHENU DHOLTIMALUSRE MINOR THRO' MOTHER & GUARDIAN,BHAVANSINH J CHAUHAN (DELETED),DIRECTOR GENERAL OF POLICE (GUJARAT STAETE),AJAY KUMAR (DELETED),UNITED INDIA INSURANCE CO. LTD	,GOVERNMENT PLEADER,DELETED,MR BHARAT JANI,MR VIBHUTI NANAVATI
11368	FA/766/2002	05/03/2015	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	SUNANDABEN WD/O BABURAO TUKARAM KADAM,MAHESH BABURAO KADAM MINOR THRO' MOTHER & GUARDIAN,PARVATIBEN TUKARAM KADAM,LAXMIBEN PANDURANG SAVANT,BHAVANSINH J CHAUHAN (DELETED),DIRECTOR GENERAL OF POLICE (GUJARAT STATE),AJAY KUMAR (DELETED),UNITED INDIA INSURANCE CO. LTD	GOVERNMENT PLEADER,DELETED,MR BHARAT JANI,MR VIBHUTI NANAVATI
11369	FA/767/2002	13/04/2012	PADMNABH DYING & FINISHING WORKS,ISHWARBHAI NATHUBHAI GANDHI,SANJAYBHAI ISHWARBHAI GANDHI,JYOTIBEN KANUBHAI GANDHI,KOKILABEN NAVNITBHAI GANDHI,KASHMIRABEN ARVINDBHAI GANDHI,NIRAJ ARVINDBHAI GANDHI,PINIK ARVIDNBHAI GANDHI	MR JR SHAH	DY.ENGINEER GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA
11370	FA/769/2002	29/12/2011	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	RAHIMABEN UMAR MER,WD/O LATE UMAR BHACHU MER,HUSEN UMAR MER,LAXMIDAS GOVINDJI KOTHARI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11371	FA/776/2002	23/04/2009	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHAURIK RAMNARESH CHAUHAN,MAGANBHAI GUMANBHAI PATEL	MR BS PATEL,MR HARSHAD J SHAH
11372	FA/791/2002	13/01/2017	HASAMMINYA BAKSUMIYA KADRI,	MR HARIN P RAVAL	RAHEMATBEN ALLARAKHA,	NOTICE SERVED
11373	FA/797/2002	18/06/2015	PARULBEN D/O PRABHULAL MEHTA,BIPINKUMAR PRABHULAL MEHTA,HARBALABEN WD/O PRABHULAL HARISHANKAR MEHTA	(MR BD KARIA)	IBRAHIMBHAI GALABHAI MANIYAR,MUSTUFA USMANBHAI DESAI,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MS LILU K BHAYA
11374	FA/805/2002	28/02/2019	SHAILESHKUMAR NATVARLAL GANDHI,	MR BS PATEL,MRS RANJAN B PATEL	TECHNO TUBES,NITINBHAI LALLUBHAI PATEL (KOTAK ENG),KUSUMBEN ASHOKBHAI PARIKH,JESMINBEN ASHOKBHAI PARIKH	DS AFF.NOT FILED (R)
11375	FA/807/2002	02/03/2009	STATE OF GUJARAT,MEDICAL OFFICER	GOVERNMENT PLEADER	SONIBEN JIVA,DIST.DEVELOPMENT OFFICER	RULE SERVED,MR RAJESH K SAVJANI
11376	FA/814/2002	10/06/2013	AHMEDABAD MUNICIPAL CORP.,	MR RR MARSHALL	BALCHAND MOHANJI RAVAL,	NOTICE SERVED,MR MN MEHTA

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11377	FA/815/2002	29/08/2008	UNION OF INDIA,	(MR BIPIN I MEHTA)	DIGVIJAY CEMENT CO.LTD.,	NOTICE SERVED,MR MIHIR H JOSHI
11378	FA/818/2002	19/01/2012	TRIKAMLAL SOMNATH PATEL,	MR UDAYAN P VYAS	AZIZ HAYATBEG SHAIKH,A.AMATULLA,LEADER TRANSPORT CO.,ORIENTAL INSURANCE CO LTD,KAMINIBEN NITINBHAI PATEL,VIMLABEN TRIKAMLAL PATEL	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),NOTICE UNSERVED,MS HINA DESAI,(MR MAULIK J SHELAT)
11379	FA/821/2002	27/06/2012	BILKISHBANU MOHMADBHAI MANSURI,	MR BHARAT JANI	GSRTC,DEVJIBHAI JIVABHAI DODIA,SHILPA TRANSPORT CO.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR HEMANT S SHAH,MS SONAL D VYAS
11380	FA/822/2002	24/04/2012	HEIRS OF DECD.BAGHABHAI JIKARBHAI,RANIBEN BAGHABHAI,SHIVABHAI BAGHABHAI,MINOR UMADBHAI BAGHABHAI,MINOR LAKHUBEN BAGHABHAI	(MR KISHOR M PAUL),(MR PARESH M SAYANI)	JETHARBHAI VAJSURBHAI VAGH,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,(MR HM BHAGAT)
11381	FA/823/2002	07/05/2012	SOLOMAN JACOB NAGAOKAR,SAMSON SOLOMAN NAGAOKAR	MR MA KHARADI	NATWARSINH BHAIRAVSINH BAMAN,NARAYANBHAI RATANSINH BOKHAN,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,(MR NIRAL R MEHTA)
11382	FA/824/2002	29/09/2008	SARLABEN,WD/O PUNAJI BECHARJI,	(MR A J PATEL)	SPL.LAQ OFFICER,DY.GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
11383	FA/829/2002	07/02/2011	DY.GENERAL MANAGAER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,SEETABEN WD/O JAGMALSING KUBERSINH,BHADARSING JAGMALSING	GOVERNMENT PLEADER,NOTICE SERVED,MR HARIN P RAVAL
11384	FA/830/2002	07/02/2011	DY.GENERAL MANAGAER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,JASWANTSING KESARISING RAJ,RAJENDRASING KESARISING RAJ	GOVERNMENT PLEADER,NOTICE SERVED,MR HARIN P RAVAL
11385	FA/831/2002	07/02/2011	DY.GENERAL MANAGAER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,LAXMANSING NARSING	GOVERNMENT PLEADER,NOTICE SERVED,MR HARIN P RAVAL
11386	FA/832/2002	07/02/2011	DY.GENERAL MANAGAER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF KHUSALBHAI DHULABAHI,AMRSING KHUSALBHAI,PARBHUBEN KHUSALBHAI,RATANBEN KHUSALBHAI,BAJUBEN KHUSALBHAI,NARBADABEN KHUSALBHAI,DARIYABEN KHUSALBHAI,AMRATBEN KHUSALBHAI,JASHODABEN KHUSALBHAI	,GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR HARIN P RAVAL
11387	FA/833/2002	07/02/2011	DY.GENERAL MANAGAER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PADMABEN PRABHATSING MAKWANA	GOVERNMENT PLEADER,NOTICE SERVED,MR HARIN P RAVAL
11388	FA/834/2002	07/02/2011	DY.GENERAL MANAGAER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,ANOOPSING CHANDRASING	GOVERNMENT PLEADER,NOTICE SERVED,MR HARIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11389	FA/835/2002	12/01/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	HEIRS OF DECD. LAXMIBEN JIVABHAI CHAVDA,KALABHAI DEVIDAS KHER,S.T.CORPORATION THRO' DIVISION CONTROLLER,MOHMAD HANIF SULEMAN,ABDUL MOHMAD PATEL	NOTICE SERVED,MRS VASAVDATTA BHATT,MR AMAR D MITHANI,MR SHAKEEL A QURESHI
11390	FA/837/2002	23/06/2011	RADHABEN WD/O DAMJIBHAI MANJIBHAI PATEL,RAJESH DAMJIBHAI PATEL,BHAVESH DAMJIBHAI PATEL	MR DHIRAJ M PATEL	GAUTAMBHAI LAXMANBHAI BAROT,GSRTC	NOTICE SERVED,MR ASHISH M DAGLI
11391	FA/838/2002	09/02/2012	RAMSING KALUBHAI PARMAR,JETIBEN RAMSING PARMAR	(MR RAJESH K DESAI)	THE GENERAL MANAGER,	NOTICE SERVED
11392	FA/840/2002	08/04/2013	KANJIBHAI PALABHAI CHAUHAN,	MR ASHISH M DAGLI	ASHOKBHAI,GAJENDRASINH M VAGHELA,UNITED INDIA INSURANCE CO.,DANABHAI PUNJABHAI AHIR,NATIONAL INSURANCE CO.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI
11393	FA/841/2002	18/04/2012	INDIRABEN WD/O JASHWANTBHAI NATHABHAI PATEL,MINOR SUNILKUMAR JASHWANTBHAI PATEL THRO'INDIRABEN,MINOR KALPESHKUMAR JASHWANTBHAI PATEL THRO'INDIRA,KASHIBEN NATHABHAI PATEL,NATHABHAI BABARBHAI PATEL	MR MTM HAKIM	RAJESHKUMAR CHANDULAL RAJPUT DELETED CT.ORDER DTD.02-04-12.,CHANDULAL H RAJPUT,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED BY DS,MR VIBHUTI NANAVATI
11394	FA/842/2002	12/04/2012	SUTHAR KHODABHAI NATHALAL,KANTABEN W/O KHODABHAI NATHALAL	MR AMIT C NANAVATI	CHAUDHARI SURASHBHAI MAGHAJI- BHAI,PATEL SHAILESH SHANKERLAL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MS SONAL D VYAS
11395	FA/843/2002	16/12/2011	SUREHSBHAI CHANDULAL RATHOD,	(MR RN SHAH)	ORSANG TRANSPORT CO.TRANSPORT CHANDRAKANT G DESAI,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED
11396	FA/845/2002	06/06/2016	SAJJANBEN NATHUBHAI DAYMA,PRAKASHBHAI NATHBHAI DAYMA,MINOR KRUSHNABEN NATHBHAI,MINOR SONALBEN NATHUBHAI,MINOR HETALBEN NATHUBHAI,MINOR TEJALBEN NATHUBHAI,MINOR DILIPSINH NATHUBHAI,MINOR VANRAJSINH NATHUBHAI,RUPALIBA BHAVSANGBHAI	MR HEMANT S SHAH	GURUDIPSINH CHARANSINH JAT (DELETED),JASBIRSINH CHARANSINH,ORIENTAL INSURANCE CO LTD	,RULE NOT RECD BACK,MR DAKSHESH MEHTA
11397	FA/846/2002	24/04/2012	HARDEVI PRAHALADBHAI,PRAHALADBHAI CHETANDAS VASWANI,KAMLABEN PRAHLADBHAI VASWANI	MR BHARAT JANI	MANANKUMAR SHANTILAL PARIKH,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR KK NAIR
11398	FA/847/2002	24/12/2013	JULEKHABIBI GULAM MOHIUDDIN SHAIKH(WIDOW),MINOR MEMUNABIBI GULAM MOHIUDDIN SHAIKH,MINOR RUBINABIBI GULAM MOHIUDDIN SHAIKH,MINOR TUFELAHAMMAD GULAM MOHIUDDIN SHAIKH,MINOR VAHID AHMEDABAD GULAM MOHIUDDIN SHAIKH	MR MM TIRMIZI	PATEL MAHESHKUMAR BHAILALBHAI,M N BANGERA,NEW INDIA INSURANCE CO.LTD.,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH,MS MEGHA JANI
11399	FA/848/2002	23/11/2011	DHOLIBEN VALLLABHBHAI,	MR KL DAVE	VALLABHBHAI BHURABHAI SAVALIA,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR RAJNI H MEHTA
11400	FA/850/2002	24/04/2012	RAMNARAYAN SINH,DEVANTIDEVI RAMNARAYANSINH	MR AJAY R MEHTA	ARJUNPRASAD DINESHPRASADSINH (DELETED),JAYPRAKASH ASSOCIATES,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,MR VIBHUTI NANAVATI
11401	FA/851/2002	27/03/2017	DITU WD/O SHYAMJI KAMLABHAI SANGADA,VIJAY SHYAMJI SANGADA,RAJESH SHYAMJI SANGADA	(MR RN SHAH)	YUSUFBHAI RASULBHAI VORA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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11402	FA/852/2002	29/12/2011	GSRTC,	MR HS MUNSHAW	TAKHABEN PUNJABHAI PARMAR DECD.THRO'HIS HEIRS,BHIKHABHAI PUNJABHAI PARMAR,RAMABHAI PUNJABHAI PARMAR,GANGABEN PUNJABHAI PARMAR,MANGUBEN PUNJABHAI PARMAR,LILABEN PUNJABHAI PARMAR	,NOTICE SERVED
11403	FA/855/2002	06/03/2009	PURVIBEN W/O CHETANKUMAR VISHNUBHAI PATEL,	MR NV SOLANKI	CHETANKUMAR VISHNUBHAI PATEL,	MR MC BHATT
11404	FA/863/2002	23/11/2015	DHARMAPRAKASH S. GUPTA,	MR ARPAN C SHAH	CHELARAM SITAJI CHUADHARY,VELARAM SITAJI CHUADHARY,NEW INDIA ASS. CO. LTD	NOTICE SERVED,MR SUNIL B PARIKH
11405	FA/864/2002	23/11/2015	MINAL DEVENDRAKUMAR PATEL,MINOR DRASHTI DEVENDRAKUMAR PATEL,MINOR PRAPTI DEVENDRAKUMAR PATEL REPR. NAT. GUA.& NEXT F.,SARWASTIBEN BABUBHAI PATEL	MR JK PARMAR,MR ARPAN C SHAH	CHELARAM SITAJI CHUADHARY,VELARAM SITAJI CHUADHARY,NEW INDIA ASS. CO. LTD	NOTICE SERVED,MR SUNIL B PARIKH
11406	FA/867/2002	22/08/2013	FATEHSINH NARSINH TOMAR,	MR NM KAPADIA	JAGATSINH HAMIRSINH RAJPUT,DHIRUSINH VIJAYSINH BOTANA,UNITED INDIA INSURANCE CO. LTD	DELETED,RULE SERVED BY DS,(MR HM BHAGAT),MR GC MAZMUDAR,MR HG MAZMUDAR
11407	FA/868/2002	16/12/2011	RANA HARI RATHOD,NATHIBAI RANA RATHOD	MR MEHUL S SHAH,(MR SURESHM SHAH)	NATVARSINH CHANDRASINH SODHA,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO.LTD.,STATE OF GUJARAT	NOTICE SERVED,MR SHALIN N MEHTA
11408	FA/873/2002	23/01/2012	NATIONAL INSURANC COMPANY,	MR DAKSHESH MEHTA	ASHWINKUMAR PRABHULAL UPADHYAY,SHANKERBHAI NARANJI GOR,RAVJIBHAI RATANSIBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N)
11409	FA/878/2002	25/04/2013	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	JAYSHRIBEN W/O KULINCHANDRA CHANDRAVANDAN ALIAS MANTUBHAI,HETALBEN D/O KULINCHANDRA CHANDRAVADAN @ MANTUBHAI MANKAD,MINOR JANKIBEN KULINCHANDRA MANKAD,BHUMIBEN KULINCHANDRA MANKAD MINOR,MINOR ASMITABEN KULINCHANDRA MANKAD,ASHRUTIBEN KULUNCHANDRA MANKAD,CHANDRAVADAN ALIAS MATUBBHAI LABHSHANKER,JASHBHAI CHHOTABHAI SOLANKI,GUNWANTLAL A. VYAS	NOTICE SERVED,MR KL PANDYA
11410	FA/881/2002	27/04/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	JHALA BHAGIRATH DOLUBHA(DECD.)THR.LRS.PRAVINSINH D.JHALA,JAGABHAI NATHABHAI RABARI,BHAGWANBHAI VORABHAI RABARI,ORIENTAL INSURANCE CO.LTD.,KANUBHAI JAYANTILAL THAKKAR,MANUBHAI DANUBHAI @ DAJIBHAI THAKORE	NOTICE SERVED,SERVED BY RPAD (N),(MR DEEPAK M SHAH),(MR MUKESH R SHAH),BALKRISHNA ACHARYA
11411	FA/883/2002	18/11/2014	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	ANUPAMA KETAN SHAH,MINOR ROHAN KETAN SHAH,PIYUSHCHANDRA RATILAL SHAH,SAVITABEN PIYUSHCHANDRA SHAH,HAMEED MOHAMMAD PATHAN,DHIRAJLAL K GALA	NOTICE SERVED,DELETED,RULE NOT RECD BACK,MR AJAY R MEHTA
11412	FA/885/2002	13/11/2013	SANTOKBEN WD/O KHUSHALBHAI HOTHABHAI DABHI,RAVJIBHAI KHUSHALBHAI DABHI,SURESH KHUSHALBHAI DABHI,KAMUBEN WD/O HOTHABHAI HIRABHAI DABHI	MR PRASHANT MANKAD	STATE OF GUJARAT,GENERAL MANAGER	ADVOCATE NAME DELETED,RULE SERVED,MR SUDHIR M MEHTA
11413	FA/886/2002	26/10/2018	PRANAY MOHANLAL NAGAR,	MR RC KAKKAD	NEHA ASHWINKUMAR NAGAR,	MR HRIDAY BUCH
11414	FA/887/2002	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SUSHILABEN,WD/O DAHYABHAI VALLABHBHAI PATEL,MAHESHBHAI PRAVINBHAI PATEL,MAHESHBHAI PRAVINBHAI PATEL	NOTICE SERVED

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11415	FA/888/2002	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DAHYABHAI VALLABHBHAI PATEL (DECEASED),SUSHILABEN, WD/O DAHYABHAI VALLABBHAI PATEL,SHASHIKANT DAHYABHAI PATEL,MAHENDRABHAI DAHYABHAI PATEL,VARSHABEN DAHYABHAI PATEL,MAHESHBHAI PRAVINBHAI PATEL,MAHESHBHAI PRAVINBHAI PATEL	,NOTICE SERVED
11416	FA/890/2002	18/11/2014	ANUPAMA KETAN SHAH W/O KETAN SHAH,MINOR ROHAN KETAN SHAH,PIYUSHCHANDRA RATILAL SHAH,SAVITABEN PIYUSHCHANDRA SHAH	,MR AJAY R MEHTA	HAMEED MOHAMMAD PATHAN,DHIRAJLAL K. GALA,NATIONAL INSURANCE CO. LTD., DIV. 3, HONGKONG BANK BLDG.,	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED
11417	FA/891/2002	07/05/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	IBRAHIM NOORMOHAMAD CHAUHAN,KUNVARBEN NOOR MOHAMAD CHAUHANS/O LATE ISMAIL NOOR MOHAMAD,MANBAI NOOR MOHAMAD CHAUHAN S/O LATE ISMAIL NOORMOHAMAD,SONBAI NOOR MOHAMAD CHAUHAN S/O LATE ISMAIL NOOR MOHAMAD,JUMABHAI MUSHABHAI PATWA,KANAIYALAL D KHATWANI,NOT KNOWN,NAVINBHAI KHIMJIBHAI SHAH	,SERVED BY AFFIX(N),RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11418	FA/893/2002	20/06/2013	SURENDRA JIVANLAL BHATT,HARIPRASAD JIVANLAL BHATT	(MR MB GANDHI),MRS TRUSHA M GANDHI	MANGALABEN WD/O JAYANTILAL NARANDAS,	RULE SERVED
11419	FA/895/2002	14/03/2012	UNION OF INDIA,	MR VD PARGHI	DILIPBHAI DHANJIBHAI PATEL,	NOTICE SERVED,MR JB SHAH
11420	FA/897/2002	30/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	KAMALBHAI UPENDRABHAI VYAS,DEVENDRAKUMAR VRUNDAVANDAS	SERVED BY AFFIX. (R),MR GM JOSHI
11421	FA/901/2002	09/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	SANTOKBEN MALABHAI BHIL,MINOR DARSHANA M. ZOZA,MINOR VARSHA M ZOZA,MINOR ANKIT M ZOZA,MINOR MITTAL M ZOZA,MINOR SONAL M ZOZA,MINOR KAVAL M ZOZA,CHHAGANBHAI D BHIL,KESHILBEN CHHAGANBHAI BHIL,DEVABHAI UMABHAI KAMAR	NOTICE SERVED,MR ASHISH M DAGLI
11422	FA/902/2002	17/04/2017	PORBANDAR NAGARPALIKA,	MR YOGESH S LAKHANI	ORIENTAL INSURANCE CO LTD.,VIJAYSINH MANSINH JADEJA,VASANTBA VIJAYSINH JADEJA,PRAVINBA KISHORESINH JADEJA,GAYATRIBA KISHORESINH JADEJA	
11423	FA/903/2002	16/12/2011	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	NIRASHRIT RAMJIBHAI BHALABHAI,MAKHWANSING UMADSING ZALA,PATEL MUKESHKUMAR DAHVALAL	NOTICE SERVED,SERVED BY RPAD (N)
11424	FA/904/2002	16/12/2011	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	JAKALBEN RAMJIBHAI,MAKHWANSING UMADSING ZALA,PATEL MUKESHKUMAR DAHVALAL	NOTICE SERVED,SERVED BY RPAD (N)
11425	FA/905/2002	16/12/2011	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	PANCHABHAI SHAVABHAI,MAKHWANSING UMADSING ZALA,PATEL MUKESHKUMAR DAHVALAL	NOTICE SERVED,SERVED BY RPAD (N)
11426	FA/906/2002	16/12/2011	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	PANCHABHAI SHAVABHAI,MAKHWANSING UMADSING ZALA,PATEL MUKESHKUMAR DAHVALAL	NOTICE SERVED,SERVED BY RPAD (N)
11427	FA/907/2002	16/12/2011	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	ARJANBHAI HAGHABHAI,HIRABEN ARJANBHAI,MAKHWANSING UMADSING ZALA,PATEL MUKESHKUMAR DAHVALAL	NOTICE SERVED,SERVED BY RPAD (N)
11428	FA/908/2002	16/12/2011	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	PANCHABHAI SHAVABHAI,MAKHWANSING UMADSING ZALA,PATEL MUKESHKUMAR DAHVALAL	NOTICE SERVED,SERVED BY RPAD (N)

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11429	FA/911/2002	18/07/2012	GUJARAT STATE FINANCIAL CORP.,	MR MITUL K SHELAT	YASIKA CYCLES PVT.LTD.,MOHANLAL HANSRAJ GUPTA,NATVARLAL NARANDAS PRAJAPATI,BABURAM MANGALPRASAD MISHRA,NIRMALABEN MOHANLAL GUPTA	NOTICE SERVED,RULE SERVED,MR IM BENGALI,MR NEHAL R JOSHI,MR ASHOK N PARMAR
11430	FA/913/2002	26/04/2013	KAMRUNISHA I PATHAN,IMTIYAJ I PATHAN,ASHMATKHAN I PATHAN,AMANULLAKHAN I PATHAN,AMIRKHAN I PATHAN	MR HARSHIT S TOLIA	GUJARAT STATE ROAD TRANSPORT CORPORATION,MANSURALI UMARBHAI MIR,VIKRAMSINH GORGHANBHAI RAJPUT	NOTICE SERVED,NOTICE UNSERVED
11431	FA/916/2002	10/02/2010	TRUPTIBEN SUDHIR SHAH,KUM. ALPABEN. DAUGHTER OF THAKORELAL DESAI.,PARUL DASHRATHBHAI PATEL	(MR MB GANDHI),MRS TRUSHA M GANDHI	SAURABH THAKORELAL DESAI,PARAG THAKORELAL DESAI	MR TEJAS M BAROT
11432	FA/923/2002	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HARIBHAI SUTHAR. (DECEASED.),NARMADABEN HARIBHAI SUTHAR. (WIDOW OF DECEASED.),JASHIBEN HARIBHAI SUTHAR. (DAUGHTER OF DECEASED.),MINOR,,LALITKUMAR HARIBHAI SUTHAR. (SON OF DECEASED.), MINOR.,HANSABEN HARIBHAI SUTHAR. [DAUGHTER OF DECEASED.),MINOR.,LAKSHMIBEN KAMABHAI SUTHAR. [MOTHER OF DECEASED.],,BHURAJI @ MALAJI NEMAJI JASALIYA [THAKORE], ADULT.,CHHAGANBHAI RATNABHAI DESAI. (AGED ABOUT 30 YEARS.)	,NOTICE SERVED,MR HARSHIT S TOLIA
11433	FA/925/2002	09/04/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	JACOB GEORGE,RAMPAL RAMKALAM RAJPUT,AMAR CONSUMER CO. OP. SOC. LTD	NOTICE SERVED,(MS ANAR S PARIKH)
11434	FA/927/2002	30/04/2012	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	CHELASHANKER CHHOTALAL JOSHI F/O LATE BIPINKUMAR C JOSHI,SAVITABEN CHHELASHANKER JOSHI,M/O LATE BIPINKUMAR C JOSHI,BAKULABEN CHHELASHANKER JOSHI,SISTER OF LATE B C JOSHI,KIRTIDABEN CHHELSHANKER JOSHI,SISTER OF LATE B C JOSHI,KIRITKUMAR CHHELSHANKER JOSHI,B/O LATEL BIPINKUMAR C JOSHI,NAYANABEN CHHELSHANKER JOSHI, SISTER OF LATE B C JOSHI,LAKHAMSHI PITAMBAR LUHAR,KANTILAL RAVJI UKHANI,DHIRAJLAL HARILAL KHODIYAR,JYOTIBEN WD/O LATE BIPINKUMAR JOSHI,ANJANA @ TINU,D/O LATE BIPINKUMAR,MINOR THRO'JYOTIBEN	NOTICE SERVED,MR PC KAVINA,(MR SURESHM SHAH)
11435	FA/993/2002	12/01/2017	SINDHU RESETTLEMENT CORPORA- TION,	MR JIGAR M PATEL	VIJAYA CHAMPAK SHAH,SINCE DECEASED THRO'HER HEIR & LR.,SANJAY CHAMPAKLAL SHAH,HASMUKH NANALAL SHAH,GANDHIDHAM DEVELOPMENT AUTHORITY	,ADVOCATE NAME DELETED,MR PR NANAVATI,MR.D K.PUJ
11436	FA/994/2002	12/01/2017	SINDHU RESETTLEMENT CORPORA- TION,	MR JIGAR M PATEL	VIJAYA CHAMPAK SHAH,SINCE DECEASED THRO'HER HEIR & LR.,SANJAY CHAMPAKLAL SHAH,GANDHIDHAM DEVELOPMENT AUTHORITY	ADVOCATE NAME DELETED,MR PR NANAVATI,MR.D K.PUJ
11437	FA/997/2002	07/05/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	AMARIBEN WD/O JESANGBHAI JORABHAI VAGHARI,MANJUBEN D/O JESANGBHAI JORABHAI VAGHARI,PUNAM @ KALU S/O JESANGBHAI JORABHAI VAGHARI,MAHESHBHAI S/O JESANGBHAI JORABHAI VAGHARI,B V PRAJAPATI	NOTICE SERVED,MS RAJMIN G YADAV
11438	FA/998/2002	07/05/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	SHANTABEN KANJIBHAI VAGHARI,MAGANBHAI CHHOTABHAI,B V PRAJAPATI	NOTICE SERVED,DELETED,MS RAJMIN G YADAV

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11439	FA/1003/2002	29/07/2008	GEB,	MR NK MAJMUDAR	RANA JETHUBHA DANASANGJI SINCE DECEASED THRO'HIS HEIRS,MANGALSINH JETHUBHA RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR	,RULE SERVED
11440	FA/1004/2002	18/09/2018	GEB,	MS LILU K BHAYA	HEIRS OF MAYARAM SUKHRAM, ANANDRAM MAYARAM,STATE OF GUJARAT,ASSISTANT COLLECTOR	RULE SERVED,MR KIRTIDEV R DAVE
11441	FA/1005/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.(FORMERLY GEB),	MS LILU K BHAYA	DECEASED JIVABHAI TAPUBHAI RANA THROU HIS LEGAL HEIRS,SHANTUBEN WD/O. JIVANBHAI KAYANI,KANCHANBEN D/O. JIVANBHAI KAYANI,BANUBEN D/O. JIVANBHAI KAYANI,LILABEN D/O. JIVANBHAI KAYANI,CHICHIBEN D/O. JIVANBHAI KAYANI,VASANTBEN D/O. JIVANBHAI KAYANI,PURIBEN D/O. JIVANBHAI KAYANI,MATHURBHAI JIVANBHAI KAYANI,PARSHOTTAMBHAI JIVANBHAI KAYANI,STATE OF GUJARAT,ASSISTANT COLLECTOR	RULE SERVED,MR KIRTIDEV R DAVE
11442	FA/1006/2002	18/09/2018	GEB,	MS LILU K BHAYA	RANA DEMUBHA ANANDSINH,SINCE DECEASED THRO'HIS HEIRS & LRS.,KAMABA TEMUBHA,JORUBHA ANANDSINH RANA,MONGHABA KHODUBHA RANA,BAJIRAJBA ANANDSINH RANA,KHUMANSINH KHODUBHA RANA,JUVANSINH KHODUBHA RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R),MR MANAV A MEHTA
11443	FA/1007/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD. (FORMERLY GEB),	MS LILU K BHAYA	DECEASED PRATHUBHA PRABHATSINH RANA THRO HIS LEGAL HEIRS,SUKHDEVSINH PATHUBHA RANA,RANJITSINH PATHUBHA RANA,RAJKUNVARBA D/O. PATHUBHA RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR	RULE SERVED,MR KIRTIDEV R DAVE
11444	FA/1008/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.(FORMERLY GEB),	MS LILU K BHAYA	DECEASED JUVANSINH SABALSINH RANA THRO HIS LEGAL HEIRS,MANHARBA WD/O. JUVANSINH SABALSINH RANA,ANANDSINH JUVANSINH RANA,FULUBHA JIVANSINH RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR	RULE SERVED,MR KIRTIDEV R DAVE
11445	FA/1012/2002	02/05/2008	GEB,	MR NK MAJMUDAR	DADABHAI MAHMAD THEBA,STATE OF GUJARAT	NOTICE SERVED,RULE NOT RECD BACK,MR HASHIM QURESHI
11446	FA/1015/2002	02/05/2012	RATILAL LALJIBHAI PATEL,	(MR MB GANDHI),MRS TRUSHA M GANDHI	JAKUBEN W/O AMUBHAI LAKHABHAI,MINOR VIJUBEN AMUBHAI LAKHABHAI,MINOR GAMBHIR AMUBHAI LAKHABHAI,MINOR DASHRATH AMUBHAI LAKHABHAI,MINOR VASANTBEN AMUBHAI,MINOR BHAILAL AMUBHAI,LAKHAMBHAI KHODABHAI BHARWAD,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR DAKSHESH MEHTA
11447	FA/1016/2002	02/05/2012	ASHWINBHAI MANEKLAL PATEL,RATILAL LALJIBHAI PATEL	(MR MB GANDHI),MRS TRUSHA M GANDHI	VANABHAI MOTIBHAI BHARWAD,NATIONAL INSURANCE CO. LTD,LAKHANBHAI KHODABHAI BHARWAD	NOTICE SERVED,MR DAKSHESH MEHTA
11448	FA/1017/2002	19/01/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	USHABEN W/O CHAMDRAMOHAN ASIJA,PAYAL CHANDRAMOHAN ASIJA,PRIYANKA CHANDRAMOHAN ASIJA,ROHIT GUPTA,OMPRAKASH KALIRAM	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR PR JANI
11449	FA/1034/2002	15/04/2009	PRAJAPATI KARSANBHAI MOHANBHAI,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	DILIPKUMAR MAGANLAL JAISWAL,DALSANGBHAI MAHADEVBHAI CHAUDHARI,ORIENTAL INSURANCE CO LTD.,THAKOR MAGANJI KALUJI,THAKOR MAGANJI KALUJI,INSURANCE CO.OF TRACTOR TROLLYNO.GRW 6502	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11450	FA/1035/2002	23/02/2016	HEIRS OF DECD.DILIPKUMAR UTTAMLAL SHAH,SITABEN WD/O UTTAMLAL MANSUKHLAL SHAH,MINABEN WD/O DILIPKUMAR UTTAMLAL SHAH,ALPABEN UTTAMLAL SHAH,MINOR DARSHNA DILIPKUMAR SHAH	MR ASUTOSH M DESAI,MR.SANAT B PANDYA	BAWAJI NAVAJI THAKKAR,JAKSIBHAI HIRJI THAKORE,NEW INDIA ASSURANCE CO.LTD.,SABBIRBHAI ABDULRAHEMAN VHORA,SABBIRBHAI ABDULRAHEMAN VHORA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
11451	FA/1036/2002	20/07/2015	HIRALAL MOTILAL PARIKH,SINCE DECEASED THRO'HIS HEIRS & LRS.,KRISHNAKANT HIRALAL PARIKH,NARENDRA HIRALAL PARIKH,SHAILESH HIRALAL PARIKH,KUNJESH HIRALAL PARIKH SINCE DECEASED THRO' HIS HEIRSAND LEGAL REPRENTATIVE,BRINDABEN KUNJESH PARIKH	,MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
11452	FA/1039/2002	24/04/2012	BHANUBEN NATHABHAI GAJERA,NATHABHAI VALJIBHAI GAJERA	(MR KISHOR M PAUL)	HEMANTSINH MANGALSINH GOHIL,JAYAVANTSINH M GOHIL,NATIONAL INSURANCE CO. LTD,ASHWINBHAI KALUBHAI DHANANI,MANSHUKHBHAI BECHARBHAI PADSALA,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)
11453	FA/1040/2002	02/05/2012	LEGAL HEIRS AND DEPD. OF DECD KANTIBHAI TRIBHOVANBHAI,KANTABEN KANTILAL PATEL,ALKESH KANTILAL PATEL,NARENDRA KANTILAL PATEL,VISHAL KANTILAL PATEL,TRIBHOVAN OGHADBHAI PATEL,PALUBEN TRIBHOVANDAS PATEL	MS PAURAMI B. SHETH	GIRISHKUMAR SOMABHAI PATEL,LAXMANGIRI DAULATGIRI GOSWAMI,SUBHASCHANDRA NARAYANBHAI SAVALIYA,NARAYANBHAI RAGHUBHAI RAJGOR,ORIENTAL INSURANCE CO.	NOTICE SERVED,MR MUKUND M DESAI,MR HS MUNSHAW
11454	FA/1041/2002	19/06/2012	RAMSANGBHAI KANJIBHAI RATHOD,	MR SANDIP C SHAH	VISHNUBHAI SOMANATHBHAI RAVAL DEL.CT.ORD.DT.17/01/2012,GSRTC,SHANKERBHAI DHULABHAI THAKORE DEL.CT.ORD.DT.17/01/2012,KANTILAL KASTURCHAND,UNITED INDIA INS.CO.LTD.	NOTICE SERVED,DELETED,MS MEGHA JANI,MRS FALGUNI D PATEL
11455	FA/1042/2002	24/09/2008	HEIRS OF DECD.KISHORBHAI MISTRI,KIRTIDABEN KISHORBHAI MISTRI,MINOR VAISHALIBEN KISHORBHAI MISTRI,MINOR JAYKISHORBHAI KISHORBHAIMISTRI	MR JITENDRA M PATEL	SINCE DECD.L/R OF MR.SURESH BHAI JAMANADAS GOR,SAVITABEN WD/OF SURESHBHAI JAMNADAS.,MAHESHBHAI S/O SURESHBHAI JAMNADAS.,PARESH (PRABHU) S/O SURESHBHAI JAMNADAS,BANSILAL M PATNI,NATIONAL INSURANCE CO LTD.	,NOTICE SERVED,MS LILU K BHAYA
11456	FA/1043/2002	18/04/2012	BHARATBHAI MOHANBHAI BHALIA,	(MR SANDEEP N BHATT)	PARSOTTAMBHAI SIDIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,JAGDISHBHAI JETHABHAI JIYANI,GANUBHAI JETHABHAI JIYANI,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR HARDIK C RAWAL,MS AMEE YAJNIK
11457	FA/1044/2002	18/04/2012	GANUBHAI JETHABHAI JIYANI,	MR MRUGEN K PUROHIT	PARSOTTAMBHAI SIDIBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARDIK C RAWAL
11458	FA/1045/2002	18/04/2012	JAGDISHBHAI JETHABHAI JIYANI,	(MR SANDEEP N BHATT)	GUJARAT STATE ROAD TRANSPORT CORPORATION,GANUBHAI JETHABHAI JIYANI,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR HARDIK C RAWAL,MS AMEE YAJNIK
11459	FA/1046/2002	16/12/2011	RASHIJI RAMJI,SINCE DECEASED THRO'HIS HEIRS & LRS.,SHARDABEN RASHIJI WD/O.DECEAS-ED.,MINOR PRAKASHBHAI RASHIJI,MINOR GITABEN RASHIJI,MINOR ARVIND RASHIJI,SHARDABEN RASHIJI	MR SANDIP C SHAH	NANAJI NAGUJI PATIL,YOGESH MADHUKAR JADAV,UNITED INDIA INSURANCE CO LTD	,NOTICE SERVED
11460	FA/1047/2002	26/04/2012	MAHIJIBHAI TALSIBHAI PATEL,JALPA D/O BHUPENDRAKUMAR ASHABHAI PATEL,RUMIT S/O BHUPENDRAKUMAR ASHABHAI PATEL	NOTICE SERVED	ASHABHAI DESAIBHAI PATEL,CHANCHALBEN W/O ASHABHAI DESAIBHAI PATEL,HUSEINBHAI J PATHAN,GUJ.STATE ROAD TRANSPORT CORP	NOTICE UNSERVED,MR HS MUNSHAW
11461	FA/1048/2002	15/09/2014	RAHIMABEN INSUPBHAI VORA,ANIL NASARU VORA,FATAMABEN ALI NASARU	MR MTM HAKIM	DELETED,KALIL RAHEMAN SAIYEED RAHEAN PATHAN,ORIENTAL INSURANCE CO LTD	,SERVED BY AFFIX. (R),MR KK NAIR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11462	FA/1050/2002	04/07/2019	MINOR RAHUL BALMUKUND PANCHOLI,	MR SUREN M SHAH	YASHINKHAN ALIKHAN [DELETED],MANJULADEVI MITHALAL BHANDARI,UNITED INDIA INSURANCE CO.LTD.	DELETED,REFUSED SERVED (R) (70),SHARMISHTA A DAVE
11463	FA/1051/2002	04/07/2019	BALMUKUND DAHYALAL PANCHOLI,	MR SUREN M SHAH	YASHINKHAN ALIKHAN [DELETED],MANJULADEVI MITHALAL BHANDARI,UNITED INDIA INSURANCE CO.LTD.	DELETED,REFUSED SERVED (R) (70),SHARMISHTA A DAVE
11464	FA/1052/2002	04/07/2019	PANNABEN BALMUKUND PANCHOLI,	MR SUREN M SHAH	YASHINKHAN ALIKHAN [DELETED],MANJULADEVI MITHALAL BHANDARI,UNITED INDIA INSURANCE CO.LTD.	DELETED,REFUSED SERVED (R) (70),SHARMISHTA A DAVE
11465	FA/1062/2002	27/08/2008	PATEL JAYANTIBHAI RANCHHODDAS,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11466	FA/1063/2002	27/08/2008	THAKOR SOMAJI NATHAJI,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11467	FA/1064/2002	27/08/2008	MANCHHIBEN WD/O BHIKHAJI DHULAJI,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11468	FA/1065/2002	27/08/2008	PATEL BABABHAI DHARAMDAS,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11469	FA/1066/2002	27/08/2008	THAKOR RAMTUJI MADHAJI,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11470	FA/1067/2002	27/08/2008	PATEL ATMARAM KHODIDAS,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11471	FA/1068/2002	27/08/2008	THAKOR CHUNTHAJI MOTIJI,	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11472	FA/1069/2002	27/08/2008	HEIRS OF DECD.MANEKLAL KACHARDAS,PATEL VISHNUBHAI MANEKLAL,PATEL KIRITKUMAR MANEKLAL,PATEL BHARATBHAI MANEKLAL,PATEL CHANCHALBEN WD/O MANEKLAL KACHARDAS	(MR A J PATEL)	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11473	FA/1079/2002	07/02/2008	AJITSINH ANDUBHA,	MR JAYESH M PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11474	FA/1080/2002	07/02/2008	BALDEVDASJI GURUBHANUDASJI,	MR JAYESH M PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11475	FA/1081/2002	07/02/2008	DAMUBHAI BECHARBHAI,	MR JAYESH M PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11476	FA/1082/2002	07/02/2008	RUKMODDIN MAHAMMADBHAI,	MR JAYESH M PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11477	FA/1083/2002	07/02/2008	AJUBHAI MALUBHAI,	MR JAYESH M PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11478	FA/1084/2002	07/02/2008	RATANBEN,WD/O NARSINHBHAI GHANSHYAMBHAI,	MR JAYESH M PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11479	FA/1085/2002	07/02/2008	BIJALBHAI LAXMANBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11480	FA/1086/2002	07/02/2008	HARISANGBHAI MANUBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11481	FA/1087/2002	07/02/2008	JAGJIVANBHAI CHATURBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED

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11482	FA/1088/2002	07/02/2008	GAMBHIRSINH MANUBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,MR AJAY R MEHTA
11483	FA/1089/2002	07/02/2008	SAVITABEN BALDEVBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11484	FA/1090/2002	07/02/2008	BALVANTSINH KESHUBHA ZALA,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11485	FA/1091/2002	07/02/2008	BHAVUBHAI MALUBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
11486	FA/1092/2002	07/02/2008	KESHUBHAI DAYALBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11487	FA/1093/2002	07/02/2008	PRABHUDAS POPATBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11488	FA/1153/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	LILAVATIBEN KODAR RANCHHOD,LAXMIBEN KODAR MODHIA,HARISHCHANDRA KODARLAL MODHIA,SUBHASHCHANDRA KODARLAL LALPURWALA,NEERUPABEN KODARLAL LALPURWALA	MR MEHUL S SHAH,(MR SURESHM SHAH)
11489	FA/1154/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RASULBHAI UMARBHAI BANDIBARWALA,ABDULRAZAK UMARBHAI BANDIBARWALA,ABDULGANI UMARBHAI BANDIBARWALA	MR MEHUL S SHAH,(MR SURESHM SHAH)
11490	FA/1155/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KHURADIA ZOPADA KANJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11491	FA/1156/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULBHAI RASULBHAI DABHIYAL,ABDULBHAI RASULBHAI DABHIYAL SINCE DECD THRU HIS HEIR & L.R,IDRIS ABDUHAI S/O ABDULHAI,IQBAL ADBULHAI S/O ABDULHAI,ESAHAK ABDULHAI S/O ABDULHAI,IMRAN ABDULHAI S/O ABDULHAI,YUNUSBHAI ABDULHAI S/O ABDULHAI SINCE DECD THRU HIS HEIRS,TAHIRABIBI W/O YUNUSBHAI,MUSSTAK MINOR SON YUNUSBHAI,MUNAF MINOR SON OF YUNUSBHAI,RAIS MINOR SON OF YUNUSBHAI,SALMAN S/O YUNUSBHAI,SIDDIKA D/O YUNUSBHAI,MOHAMEDBHAI RASULBHAI DABHIYALSINCE DECD.THRU HIS HEIR & L.R,HOORABIBI W/O MOHMMEDHAI RASULBHAI,ANWARBHAI S/O MOHMMEDBHAI RASULBHAI,SOYABHAI S/O MOHMMEDBHAI RASULBHAI,ABDULBHAI S/O MOHMMEDBHAI RASULBHAI,RASIBIBI D/O MOHMMEDBHAI,AJIJA D/O MOHMMEDBHAI,TASLIMABIBI D/O MOHMMEDBHAI,IBRAHIM RAHIMBHAI DABHIYAL	,MR MEHUL S SHAH,(MR SURESHM SHAH)
11492	FA/1157/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SULEMAN MAKAN PATEL,AMINABIBI MAKAN PATEL,MARIYAMBIBI MAKAN PATE,KULSUMBIBI MAKAN PATEL,SEEDABIBI MAKAN PATEL,HURI WD/O MAKAN PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)
11493	FA/1158/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULRAHIM YAKUBHAI,HARUN ABDULSALAM TAILOR,YUSUF MAHAMEDSAFI KAIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11494	FA/1159/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULHAK IBRAHIM KHUNAWALA SINCE DECD THRU HIS HEIR & L.R,KULSUMBIBI W/O ABDUULHADAK KHUNWALA,ABDUL SHUKUR S/O ABDULHADAK KHUNWALA,DAOOD ABDULHADAK S/O ABDULHADAKHUNWALA,FATMABEN ABDULHADAK D/O ABDULHADAK KHUNWALA,HALIMABEN ABDULHADAK D/O ABDULHADAK KHUNWALA,RASIDABEN ABDULHADAK D/O ABDULHADAK KHUNWALA,MUKSUDABIBI ABDULHADAK D/O ABDULHADAK KHUNWALA,SAIDABIBI ABDULHADAK D/O ABDULHADAK KHUNWALA	,MR MEHUL S SHAH,(MR SURESHM SHAH)
11495	FA/1160/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HALIMABIBI WD/O HAKIM MUSA PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11496	FA/1161/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULSALAM MAHAMED DALAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11497	FA/1162/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MUSA MAHAMED PATEL SINCE DECD THRU HIS HEIR & L.RS.,HOORBIBI W/O MUSA MOHMMAD SINCE DIED,ABDUL GAFFAR MUSA S/O MUSA MOHMMAD,HARUNBHAI S/O MUSA MOHMMAD,ISUFBHAI S/O MUSA MOHMMAD,ARIF MUSA S/O MUSA MOHMMAD,SATTARBHAI SINCE DECD THRU HISHEIR & L.RS,HAJRABIBI W/O SATTARBHAI MUSA,AKTARBHAI SATTARBHAI,RAHISBHAI SATTARBHAI,ANEESABEN SATTARBHAI MINOR,AKLEMA SATTARBHAI MINOR	,(MR SURESHM SHAH)
11498	FA/1163/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	IBRAHIM ABDULMAJID DALAL,ABDULKARIM ABDULMAJID DALAL,VALIBHAI ABDULMAJID DALAL,YUSUF ABDULMAJID DALAL,JIVI WD/O ABDULMAJID ISMAIL DALAL	MR MEHUL S SHAH,(MR SURESHM SHAH)
11499	FA/1164/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HASINA MUMTAZ D/O ABDULSALAM,FATEMABIBI WD/O ABDULSALAM RASULBHAI,HARUN ABDULSALAM,MEHMUD ABDULSALAM	MR MEHUL S SHAH,(MR SURESHM SHAH)
11500	FA/1165/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GAFFAR IBRAHIM JADA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11501	FA/1166/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	FATMABIBI WD/O SALAM KHALIFA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11502	FA/1167/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RASULBHAI IBRAHIM JADA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11503	FA/1168/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULSALAM MAHAMED DALAL,IBRAHIM RASULBHAI DALAL	MR MEHUL S SHAH,(MR SURESHM SHAH)
11504	FA/1169/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULBHAI RASULBHAI DALAL GANCHI SINCE DECD THRU HEIRS,YUSUF ABDULHAI DALAL S/O ABDULHAI DALAL,IBRAHIM S/O ABDULHAI DALAL,ABDUL SATTAR S/O ABDULHAI DALAL,ABDUL GAFFAR S/O ABDULHAI DALAL,ABDULRASID S/O ABDULHAI DALAL	
11505	FA/1170/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MUSA IBRAHIM PATUK DECD. THRO'HEIR HAMID MUSA PATUK,HAMID MUSA PATUK,ISMAIL IBRAHIM PATUK,SATTAR IBRAHIM PATUK,FATEMA D/O IBRAHIM PATUK,AISHA D/O IBRAHIM PATUK,HURBAI D/O IBRAHIM PATUK	,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11506	FA/1171/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AHMED SAFI ISMAIL SHAIKH,SINCEDECD.THRU HIS HEIR & L.RS.,MARIUMBIBI W/O AHMED SAFI ISMAIL SHAIKH,ABDUL RAZAK AHMAD SAFI,MUSABHAI AHMED SAFI,MOHMMAD ASLAM AHMAD SAFI,ASHRAF AHMAD SAFI,HURABAI AHMAD SAFI,FATIMABIBI AHMAD SAFI,SALMABIBI AHMAD SAFI,SAIDABIBI AHMAD SAFI,MAKSUDABIBI AHMAD SAFI,WAHIDABIBI AHMAD SAFI	
11507	FA/1172/2002	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ABDULKUDDAS ISSA CHHITAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
11508	FA/1179/2002	06/10/2008	NEW INDIA ASSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHAGVATIBEN,WIFE OF MORLIDHAR MOHANDAS BHURANI,MOLIDHAR MOHANDS MURANI,SHIVPRASAD MURLIDHAR BHURANI (SINCE DEC'D THRO'HEIRS & LRS),KIRANBEN SHIVPRASAD BHURANI,KAJAL SHIVPRASAD BHURANI,BHAVESH SHIVPRASAD BHURANI,MURALIDHAR MOHANLAL BHURANI,BHAGWATIBEN MURALIDHAR BHURANI	,NOTICE SERVED,MR ASHISH M DAGLI
11509	FA/1182/2002	23/04/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	NAVUBEN RATABHAI HARIJAN,BABUBHAI PATHUBHAI HARIJAN MINOR THRO' NAVUBEN R. HARIJAN,GOHIL RAMJI KACHARA,SINCE DECEASED THRO'HIS HEIRS & LRS.,MAHADEV RAMJIBHAI GOHIL,SHANTILAL RAMJIBHAI GOHIL,FATEHKHAN G SINDHI,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,SERVED BY RPAD (N),UNSERVED EXPIRED (N),RULE UNSERVED,MR SUNIL B PARIKH,MR DAKSHESH MEHTA,MR HARSHIT S TOLIA,MR VL THAKKAR
11510	FA/1185/2002	23/09/2008	ORIENTAL INSURANCE CO. LTD,	MR AJAY R MEHTA	AHMEDBIN @ IJAJ ABDULLA ARAB,AFSAL HANIF BALIM	NOTICE SERVED,MR AMAR D MITHANI
11511	FA/1197/2002	22/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	VINUBEN VIRAJI DEVDA (RAJPUT),MINOR MANIBEN DHOLAJI DEVDA (RAJPUT),HARESHKUMAR VIRAJI DEVDA (RAJPUT),JASWANTKUMAR DHORAJI DEVDA (RAJPUT),VINODKUMAR MANILAL PRAJAPATI,NOOR MOHAMMED IBRAHIMBHAI,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR,(MR MOHANBHAI DESAI)
11512	FA/1204/2002	07/02/2012	NEW INDIA ASSUARNCE CO LTD.,	MR RAJNI H MEHTA	NASIMBANU W/O MOHMMED SALIM MOHMMAD SIDDIQ SHAIKH,MINOR SRFARAJ MOHAMMAD SALIM MOHAMMAD SADDIQ,MINOR SAHANA D/O MOHAMMAD SALIM MOHAMMD SIDDIQ,MINOR SAHJAD D/O MOHAMMAD SALIM MOHAMMAD SIDDIQ,MINOR RUKSHAR D/O MOHAMMAD SALIM MOHAMMAD SIDDIQ,GULSHANBIBI MOHAMMAD SIDDIQ,SURENDRASING KARTARSING SARDARJI,DEVENDRASING SHERSING,ANIL ARVIND BHATT [DRIVER OFFIAT CAR NO. GJU 8022.],ARVIND BHATT OWNER OF FIAT CAR NO. GJU 8022,NATIONAL INSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR RK MISHRA,(MS KALPANA R SHAH),(MR DEVANAND DEVNANI),MR DAKSHESH MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11513	FA/1205/2002	07/02/2012	NEW INDIA ASSUARNCE CO LTD.,	MR RAJNI H MEHTA	MIYAMOHMMAD GULAMMOHMMAD SAIYED.,JOHARBIBI MOYAMOHMMAD SAIYED,SURENDRASING KARTARSING SARDARJI,DEVENDRASING SHERSING,ANIL ARVIND BHATT [DRIVER OF FIAT CAR NO. GJU 8022.],ARVIND BHATT OWNER OF FIAT CAR NO. GJU 8022,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR RK MISHRA,(MS KALPANA R SHAH),(MR DEVANAND DEVNANI),MR DAKSHESH MEHTA
11514	FA/1206/2002	07/02/2012	NEW INDIA ASSUARNCE CO LTD.,	MR RAJNI H MEHTA	ASHRAFKHANJAHIRSAHKHAN PATHAN,KUBARBIBI ASHRAFKHAN,SURENDRASING KARTARSING SARDARJI,DEVENDRASING SHERSING,ANIL ARVIND BHATT DRIVER OF FIAT CAR NO.GJU 8022,ARIND BHATT OWNER OF FIAT CAR NO.GJU 8022,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR RK MISHRA,(MS KALPANA R SHAH),(MR DEVANAND DEVNANI),MR DAKSHESH MEHTA
11515	FA/1208/2002	17/06/2015	PREMILABEN MANHARBHAI SONARA,	MR P J YAGNIK,MS TEJAL K SHAH	MANHARBHAI KALYANBHAI SONARA,	MR JAL S. UNWALLA
11516	FA/1212/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA SUKHDEVSING JIVABHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11517	FA/1213/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	MATHURBHAI SHIVABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,BHIKHABHAI MATHURBHAI,GANPATBHAI MATHURBHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11518	FA/1214/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	DALWADI RAMJI KALUBHAI HEIRS OF DALWADI KALUBHAI ARJANBHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11519	FA/1215/2002	18/09/2018	GUJARAT ENERGY TRANSMISION CORPORATION LTD.,	MS LILU K BHAYA	RANA SATUBHA JORUBHA,SINCE DECD.THRU HIS HEIRS & L.RS.,RANDHIRSINH SATUBHA RANA,PRADIPSINH SATUBHA RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11520	FA/1216/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATI0N LTD.,	MS LILU K BHAYA	RANA BHARATSINH MANUBHA HEIRS OF MANUBHA RANUBHA,RANA YAJUVENDRASINH BHARATSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11521	FA/1217/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	RANA PRAVINSINH RAMSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11522	FA/1218/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	RANA MAHENDRASINH KHANUBHA BEHLAF OF KHANUBHA BAVAJI RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11523	FA/1219/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	RANA MANUBHA HALUBHA,ON BEHALFOF RANA LALUBHA LADHUBHA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	RULE SERVED,MR MP PRAJAPATI

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11524	FA/1220/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	NATHUBHA PANCHANBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,MAGJIBEN WD/O MATJIBJAO PARCHANBHAI,CHATURBHAI NATHUBHAI,THAKARSHIBHAI NATHUBHAI,CHIKABHAI NATHUBHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	,GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11525	FA/1221/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	SAVITABEN JAGMALBHAI HIRS OF DALWADI MOTIBHAI VELABHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11526	FA/1222/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	BAGIRJBHA VAJUBHA HEIRS OF DECD. VAJUBHA JALAMSINH,RANA GIRIRAJSINH DILUBHA,RANA RAGHUVIRSINH VAJUBHA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11527	FA/1223/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	DECEASED RANA DADUBHA PRABHATSINH THROU HIS LEGAL HEIRS,HALASBA D/O DADUBHA PRABHATSINH,HANSABA D/O DADUBHA PRABHATSINH,MANHARBA WD/O GHANSHYHAMSINH DADUBHA,KISHORSINH S/O. GHANSHYHAMSINH DADUBHA,PRADYUMANSINH S/O. GHANSHYHAMSINH DADUBHA,RANJANBA D/O. GHANSHYHAMSINH DADUBHA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	,GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11528	FA/1224/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	MANKUVERBA SAJUBHA ZALA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11529	FA/1225/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA MHIPATSINH FATEHSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11530	FA/1226/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPN LTD,	MS LILU K BHAYA	RANA MAHIPATSINH FATEHSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11531	FA/1227/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	KOLI JIVANBAHAI TAPUBHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11532	FA/1228/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA VAGHUBHA BHAGVATSINH OBO BHAGVATSINH TAKHATSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11533	FA/1229/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA INDRASINH DEVIBHA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11534	FA/1230/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	KOLI LALJIBHAI NANUBHAI HEIRS OF NANUBHAI BUTABHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11535	FA/1231/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	NANDKUVARBA KESHUBHAI HEIRS OFDEC.KESHUBHA GAGUBHA OBO,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI

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11536	FA/1232/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	MAHENDRASINH BANUBHA & JIVANSINH PUNJUBHA OBO PANJUBHA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11537	FA/1233/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,	MS LILU K BHAYA	DALWADI GANESH REVABAHI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11538	FA/1234/2002	18/09/2018	GUJARAT ENERGY TRANSMISSIOIN CORPORATION LTD.,	MS LILU K BHAYA	PUNABHAI MOHANBHAI,SINCE DECD.THRU HIS HEIRS AND L.RS.,SAVJIBHAI PUNABHAI,DHARMSHIBHAI PUNABHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11539	FA/1235/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA NATUBHA KARUBHA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11540	FA/1236/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA NARPATSINH FATEHSINH,SINCE DECD,THRU HIS HEIRS & L.RS.,RANA MANCHHABA WD/O NARPARSINH,RANA LAKHDHIRSINH NARPATSINH,RANA SHAKTISINH NARPATSINH,RANA SUMITRABA NARPATSINH,RANA URMILABA NARPATSINH,RANA VINUBA NARPATSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11541	FA/1237/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA NARPATSINH FATEHSINH,SINCE DECD.THRU HIS HEIRS & L.RS.,RANA MANCHHABA WD/O NARPATSINH,RANA LAKHDHIRSINH NARPATSINH,RANA SHAKTISINH NARPATSINH,RANA SUMITRABA NARPATSINH,RANA URMILABA NARPATSINH,RANA VINUBA NARPATSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	,GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11542	FA/1238/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	MANKUNVERBA SAJUBHA ZALA,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	RULE SERVED,MR MP PRAJAPATI
11543	FA/1239/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	PRABHUBHAI RAVJI & GANGARAM RAVJI OBO DALWADI RAVJIBHAI,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	RULE SERVED,MR MP PRAJAPATI
11544	FA/1240/2002	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	RANA MAHIPATSIN FATEHSINH,STATE OF GUJARAT,ASSISTANT COLLECTOR LAND ACQUISITION	GOVERNMENT PLEADER,RULE SERVED,MR MP PRAJAPATI
11545	FA/1243/2002	08/08/2013	NARANDAS SADHURAM MAKHIJA THRO'POA VASOOLAL M NAGDEV,	(MR BP MUNSHI),(MS NIRALI B MUNSHI)	GUJARAT AGRO INDUSTRIES CORP. LTD.,	NOTICE SERVED,MS PJ DAVAWALA
11546	FA/1244/2002	08/08/2013	LALCHAND SUGNAMAL THRO'POA VASOOLAL M NAGDEV,	(MR BP MUNSHI),(MS NIRALI B MUNSHI)	GUJARAT AGRO INDUSTRIES CORP. LTD.,	MS PJ DAVAWALA
11547	FA/1245/2002	13/11/2013	JAY ENGINEERS,NARENDRA C KOTAK,CHANDRAKANT M KOTAK	(MR BD KARIA)	CENTRAL BANK OF INDIA,INDIRABEN C KOTAK (DELETED),BHAVESH MULCHAND KOTAK,RAJESH MULCHAND KOTAK,SAVITRIBEN M KOTAK	NOTICE SERVED,DELETED,MR SS PANESAR,MR MRUGEN K PUROHIT
11548	FA/1251/2002	23/06/2011	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	SUNANDABEN NARENDRAKUMAR JOSHI,VIPUL NARENDRAKUMAR JOSHI,CHHAGANBHAI MALABHAI CHUVADIA,RAMESHKUMAR HARGOVANDAS THAKKAR,RONAL ASHOKKUMAR KRICHTIAN,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MR JV JAPEE,MR DAKSHESH MEHTA

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11549	FA/1257/2002	02/05/2012	MILLIND MANOHAR SOHONI,SIMA AJIT KANITKAR	MR NK MAJMUDAR	GOVIND VASUDEV GOVARIKAR,SUBHADRABEN GOVIND GOVARIKAR	(MR RS PANJWANI)
11550	FA/1265/2002	07/05/2012	MEENABEN LAXMANBHAI KUMBHAR,	MR PANKAJ R DESAI	RAMESHBHAI PARBATBHAI RAJPUT,BHARATBHAI C SHAH,THE ORIENTAL INSURANCE CO. LTD,NALINBHAI BABUBHAI RAJPUT	NOTICE SERVED,RULE SERVED BY DS,MR KK NAIR
11551	FA/1266/2002	20/11/2013	LADOLA CONSTRUCTION COMPANY,	MR BS PATEL,MRS RANJAN B PATEL	AHMEDABAD JILLA PANCHAYAT PRESIDENT,	MR HS MUNSHAW
11552	FA/1267/2002	25/02/2015	JUNAGADH NAGARPALIKA,	NANAVATY ADVOCATES	GUJARAT AGRUCULTURE UNIVERSITY,STATE OF GUJARAT	GOVERNMENT PLEADER,MR DG CHAUHAN
11553	FA/1270/2002	13/04/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MOHANDAS BAJIDAS PATEL	,MR AMIT C NANAVATI
11554	FA/1271/2002	13/04/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,HARGOVANBHAI ISHWARBHAI PATEL	,MR AMIT C NANAVATI
11555	FA/1272/2002	13/04/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,MOHANDAS BAJIDAS PATEL	,MR AMIT C NANAVATI
11556	FA/1273/2002	13/04/2011	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,KANTILAL MADHAVLAL PATEL	,MR AMIT C NANAVATI
11557	FA/1274/2002	04/08/2008	DY.GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DECD.MADHALAL NARSINHBHAI PATEL THRO'HIS LEGAL HEIRS,RASIKLAL MADHAVDAS PATEL,JAYANTIBHAI MADHAVDAS PATEL	,RULE SERVED,MR MD VAKIL
11558	FA/1275/2002	04/08/2008	DY.GENERAL MANAGER ONGC,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,THAKORE AGARAJI HALAJI	RULE SERVED,MR MD VAKIL
11559	FA/1276/2002	29/08/2013	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	JASIBAI MAYAJARBHAI AYAR,BABU MYAJAR AYAR,RAJU MYAJAR AYAR,BHOJABHAI DHARABHAI AYAR,RAMAIBEN BHOJABHAI AYAR,SHAMBHUBHAI BHOJABHAI AYAR,NARAN BHOJABHAI AYAR,KHENGAR SUKHABHAI DANGAR,VINOD BABULAL BHANSHALL,SHAMBHU BHOJA AYAR,NEW INDIA ASSUANCE CO LTD.	NOTICE SERVED,(MR SANDEEP N BHATT),MR VIBHUTI NANAVATI,(MR SURESHM SHAH)
11560	FA/1277/2002	29/08/2013	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	AYAR KHENGARBHAI SUKHABHAI,NEW INDIA ASSURANCE CO LTD.,SHAMBHUBHAI BHOJABHAI AYAR,VINOD BABULAL BHANSHALI,JASHIBEN MAYAJAR AHAR	NOTICE SERVED,(MR SANDEEP N BHATT),MR VIBHUTI NANAVATI
11561	FA/1282/2002	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	PREMJI VALU MAHESHWARI,BHARAT VELJI SEVAK (DRIVER),GULABCHAND LAKHAMSHI SHAH,SHAMJI VELJI DANGAR	NOTICE SERVED,UNSERVED EXPIRED (N),MR MEHUL S SHAH,(MR SURESHM SHAH)
11562	FA/1293/2002	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	INDIAN RAYON & INDUSTRIES LTD.,	MR HARESH H PATEL
11563	FA/1295/2002	02/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VIRSINGBHAI VITHTHALBHAI VASAVA,CHAMPABEN W/O VIRSINGBHAI VASAVA,ISMAILBHAI IBRAHIMBHAI PATEL,AHMADBHAI IBRAHIMBHAI PATEL	NOTICE SERVED,(MR RS PANJWANI)
11564	FA/1296/2002	02/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	CHANDLIBEN MALSING VASAVA,ISAMAILBHAI IBRAHIMBHAI PATEL,AHMADBHAI IBRAHIMBHAI PATEL	NOTICE SERVED,(MR RS PANJWANI)
11565	FA/1297/2002	02/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	GOVINDBHAI RUPSINGBHAI VASAVA,ISAMILBHAI IBRAHIMBHAI VASAVA,AHMADBHAI IBRAHIMBHAI PATEL	NOTICE SERVED,(MR RS PANJWANI)
11566	FA/1298/2002	02/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HATIYABHAI MOTIYABHAI VASAVA,MANIBEN W/O HATIYABHAI MOTIYA-BHAI,ISMAILBHAI IBRAHIMBHAI PATEL,AHMADBHAI IBRAHIMBHAI PATEL	NOTICE SERVED,(MR RS PANJWANI)

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11567	FA/1301/2002	13/02/2012	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	LEGAL HEIR AND REPRESENTATIVE OF DECD. THAKARSHIBHAI,LABHUBEN THAKARSHIBHAI,MEMON SOHIL MAJIDBHAI,R. KEDIYA SHIPPING CO.LTD. C/O.RAMNIKLAL L. JANI,	NOTICE SERVED,UNSERVED EXPIRED (N),(MS KALPANA R SHAH),(MR DEVANAND DEVNANI),MR LR PATHAN
11568	FA/1302/2002	23/08/2011	DY.COLLECTOR & LAND ACQUISITIO& REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H M UPADHYAYA,	(MR BD KARIA),MR PRASHANT MANKAD
11569	FA/1303/2002	23/08/2011	DY.COLLECTOR & LAND ACQUISITIO& REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI BHIMJIBHAI CHAVDA LEGAL HEIRS OF MAHIBEN B.,	(MR BD KARIA)
11570	FA/1304/2002	23/08/2011	DY.COLLECTOR & LAND ACQUISITIO& REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANIBEN W/O BHIMABHAI CHAKA- BHAI,	(MR BD KARIA)
11571	FA/1305/2002	23/08/2011	DY.COLLECTOR & LAND ACQUISITIO& REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI DAHYABHAI BORICHA,	(MR BD KARIA)
11572	FA/1306/2002	12/04/2017	RANJANBEN DINESHBHAI PATEL,	MR AMIT N PATEL	H.J.KAMDAR AGED, ADULT.,THE ORIENTAL INSURANCE CO. LTD,PRAFULLABEN. B. PATEL AGED, ADULT.,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR DAKSHESH MEHTA,MR RAJESHWAR J DAVE
11573	FA/1308/2002	26/04/2012	KAJALBEN WD/O DECD.ALKESH RAMANBHAI PATEL,MINOR TRUPAL ALKESH PATEL,THROMOTHER KAJALBEN A PATEL,RAMANBHAI JOITARAM PATEL,SAVITABEN RAMANBHAI PATEL	(MR MAULIK J SHELAT)	TRANSPORT MANAGER,MUNICIPAL CORP.OF AHMEDABAD.	NOTICE SERVED,MR RR MARSHALL
11574	FA/1309/2002	13/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	PARVEEZ SORABJI AWARI,SABBIRHUSSEIN FATEEHAMOHAMMAD MALEK	NOTICE SERVED,NOTICE UNSERVED
11575	FA/1342/2002	11/01/2012	KANUBHAI VITHALBHAI MOCHHI,	MR MTM HAKIM	PANCHAL ISHVARBHAI,GUJARAT STATE ROAD TRANSPORT CORPN.	RULE SERVED,MR HS MUNSHAW
11576	FA/1343/2002	31/01/2012	NARAYAN PANCHURAM MINA,	MR BC DAVE	JORAJI RUPAJI VAGHELA,BALDEVBHAI DEVKARNBHAI DESAI,NEW INDIA ASSURANCE CO. LTD,RAMNARAYAN KALYANBHAI SHARMA,NEW INDIA ASSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R)
11577	FA/1344/2002	07/02/2008	ABHESANG TAKUBHA,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11578	FA/1345/2002	07/02/2008	BHAGABHAI SANGHABHAI,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11579	FA/1346/2002	07/02/2008	MADHUBHAI SANGHABHAI,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11580	FA/1347/2002	07/02/2008	MAVJIBHAI DAHYABHAI,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11581	FA/1348/2002	07/02/2008	DHANJIBHAI NAGARBHAI,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11582	FA/1349/2002	07/02/2008	BATUKSINH KESHUBHA,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11583	FA/1350/2002	07/02/2008	NATHABHAI MOHANBHAI,	MR SHITAL R PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11584	FA/1351/2002	11/01/2012	CHANDUBEN MEGHABHAI PANDA,	(MR RN SHAH)	RAJENDRA N JADAV,G.S.R.T.C.,AYUB AJITBHAI SHAIKH,KANTILAL B. SHAH,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR HEMANT S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11585	FA/1352/2002	24/12/2012	HEIRS OF MAGNAJI DHIRAJI THRO' HEIRS & LEGAL REP.,NATHAJI MAGNAJI,JADIBEN W/O KHODAJI MAGAMJI,MADHAJI MAGANJI,SHANKAJI MAGANJI,HEIRS OF RAJAJI MOTIJI,MANGAJI MOTIJI,HEIRS OF KALAJI MOTIJI,HEIRS OF SOMAJI MOTAJI,BHIKAJI MOTIJI,BENIBEN RAJAJI,MOHANJI SOMAJI,SHAKRAJI SOMAJI,SHIVAJI SOMAJI,JAGAJI SOMAJI	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)	SPL. LAND ACQUISITION OFFICER,EXUCATIVE ENGINEER	RULE SERVED
11586	FA/1353/2002	31/01/2012	HEIRS OF LEGAL REP. DECD. DEVISAHAY RAMJIBHAI SHARMA,NARMADABEN W/O DEVI SAHAY RAMJIBHAI SHARMA,CHANDRAKANT DEVI SAHAY SHARMA MINOR THRO' NARMADABEN,NITABEN DEVI SAHAY SHARMA MINOR THRO' NARMADABEN,ASHISH DEVI SAHAY SHARMA MINOR THRO' NARMADABEN,PRAKASH DEVI SAHAY SHARMA MINOR THRO' NARMADABEN	MR BC DAVE	JORAJI RUPAJI VAGHELA [DELETED.],BALDEVBHAI DEVKARANBHAI DESAI,NEW INDIA ASSURANCE CO. LTD,RAMNARAYAN KALYANBHAI SHARMA,NEW INDIA INSURANCE COMPANY LTD.	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR SUNIL B PARIKH
11587	FA/1354/2002	27/06/2012	HEIR AND DEPENDENT OF DECD. NATUBHA PATAJI JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GURUVELSINH AJITSINH RANDHAWA,RAJ ROAD LINES,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),MR VIBHUTI NANAVATI
11588	FA/1355/2002	07/02/2008	MATHURBHAI BHAGWANBHAI,	MR AB MUNSHI	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11589	FA/1356/2002	07/02/2008	MATHURBHAI BHAGWANBHAI,	MR AB MUNSHI	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11590	FA/1357/2002	07/02/2008	MATHURBHAI BHAGWANBHAI,	MR AB MUNSHI	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11591	FA/1358/2002	07/02/2008	MATHURBHAI BHAGWANBHAI,	MR AB MUNSHI	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11592	FA/1359/2002	07/02/2008	MATHURBHAI BHAGWANBHAI,	MR AB MUNSHI	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11593	FA/1360/2002	07/02/2008	MATHURBHAI BHAGWANBHAI,	MR AB MUNSHI	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11594	FA/1361/2002	05/02/2008	PANKAJBHAI CHAMPAKLAL DHOLABHAI,RANJANBEN PANKAJBHAI DHOLABHAI	MR SATYEN B RAWAL	BADRINARAYAN RAJGOPALAN,LEELA RAJGOPALAN,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI
11595	FA/1369/2002	01/08/2008	SURAT GOODS TRANSPORT SERVICE,	MR DIPAK R DAVE	NEW INDIA ASSURANCE CO.LTD.,MAFATLAL ENGINEERING IND.LTD.,CENTURY ENKA LTD.	RULE SERVED,RULE UNSERVED
11596	FA/1373/2002	08/07/2010	GEB,	MR SP HASURKAR	HEIR OF DECD.NARANBHAI K MEHTAKARSANBHAI HARSURBHAI MEHTA,MEDABHAI KARSHANBHAI MEHTA,GANA GRAM PANCHAYAT	MS SEJAL K MANDAVIA, (MR AS SUPEHIA)
11597	FA/1375/2002	11/01/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	GOVINDBHAI BALABHAI PRAJAPATI,NATVARSINH JAWANJI VAGHELA,NATVARSINH JAWANJI VAGHELA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11598	FA/1376/2002	09/05/2012	PRANAV JAYANTBHAI DAVE,	MR SATYEN B RAWAL	MAHARASHTRA ROAD TRANSPORT CORPORATION,ARIF KARIM MOMIN,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MRS VASAVDATTA BHATT,MR VIBHUTI NANAVATI
11599	FA/1377/2002	21/03/2017	UNION OF INDIA,	MS REETA CHANDARANA	INDIAN RAYON & INDUSTRIES LTD.,	MR HARESH H PATEL
11600	FA/1378/2002	21/03/2017	UNION OF INDIA,	MR UM SHASTRI	INDIAN RAYON & INDUSTRIES LTD.,	MR HARESH H PATEL

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11601	FA/1379/2002	21/03/2017	UNION OF INDIA,	MS AVANI S MEHTA	INDIAN RAYON & INDUSTRIES LTD.,	MR HARESH H PATEL
11602	FA/1381/2002	17/07/2013	ABHRAJJI SOMAJI THAKOR LEGAL HEIRS & REPRE.OF DECD ABHRAJJI,KOKILABEN ABHRAJJI THAKORE WIFE,CHAMPABEN ABHRAJJI THAKORE DAUGHTER,VISHNUJI ABHRAJJI THAKORE SON,SAJJANBEN ABHRAJJI THAKORE DAUGHTER,ARVINDKUMAR ABHRAJJI THAKORE SON	(MR RM PARMAR),MR SUNIL K SHAH	GANIBHAI MAHMADBHAI MANSURI (DELETED),A.P.CHAUDHARI,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI
11603	FA/1382/2002	30/07/2009	HEIRS OF DECD.JADIBEN MAFATLAL,BALDEVBHAI MAFATBHAI,LALLUBHAI MAFATBHAI,NAGJIBHAI MAFATBHAI	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
11604	FA/1383/2002	30/01/2014	VIMLABEN BABUBHAI GOHIL,MINOR MAYURIBEN BABUBHAI GOHIL,MINOR JIGISHABEN BABUBHAI GOHIL,MINOR VARUN BABUBHAI GOHIL,DHURABHAI DALABHAI GOHIL,LALITABEN DHURABHAI GOHIL	MR SANDIP C SHAH	HIREN RASHIKLAL GAJJAR,HIRONISHA SYSTEM PVT.LTD.,UNITED INDIA INSURANCE CO LTD.	NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI
11605	FA/1384/2002	11/01/2012	KARAMALI VIRAN TANVAR (DAKU RAJPUT),	SANJAY R PATEL	PANCHAL VINODKUMAR HARISHBHAI,HARISHBHAI ISHAWARBHAI PANCHAL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI
11606	FA/1386/2002	10/12/2014	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	RAYMAL RAJABHAI KOLI,CHETAN DHIRAJBHAI THACKER,DHIRAJBHAI P THACKER	NOTICE SERVED,NOTICE UNSERVED
11607	FA/1387/2002	25/11/2013	LAXMANJI SAKRAJI THAKOR,	MR PRASHANT MANKAD	MURARIDAS SHASHUPAL TARVADI. C/O MAHESHWARI TRANSPORT.,PRAHLADBHAI VASANTBHAI JADAV C/O PRAHLAD VASANTBHAI & CO.,ORIENTAL INSURANCE CO. LTD,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR HASIT H JOSHI,(MR MAULIK J SHELAT)
11608	FA/1396/2002	31/07/2008	JAGDISH GOPALDAS DOCTOR,	M/S.VYAS ASSOCIATES	STATE BANK OF INDIA,SIDDARTH MINERALS,MADHUBEN KANUBHAI SHAH,SIDDARTH CHEMICALS INDUSTRIES,KANUBHAI GOPALDAS DOCTOR (SINCE DECD.)	,RULE SERVED,RULE UNSERVED
11609	FA/1397/2002	27/01/2014	MONARCH DYE STUFF INDUSTRIES & EXPORT LTD.,	MR AM PAREKH	POPATLAL AMTHALAL SHAH,POPATLAL AMTHALAL SHAH	MR AC GANDHI
11610	FA/1398/2002	15/02/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAMRAJSINH BHAGWANSINH ZALA,MANDHARIGOR DHANRAI BISNOI (DELETED),AJITBHAI RANCHHODBHAI GANDHI,MEHBOOBKHAN AJITKHAN PATHAN	,NOTICE SERVED,RULE SERVED BY DS,MR MRUGEN K PUROHIT
11611	FA/1400/2002	18/02/2019	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	PUSHPALATA SHYAMSUNDER KEJARIWAL,MADHUKAR SHUAMSUNDER KEJARIWAL,RAHUL SHUAMSUNDER KEJARIWAL,MUKTABEN SHUAMSUNDER KEJARIWAL,TRILIKCHAND MAMCHAND KEJARIWAL(DELTED SINCE DEAD),DULARI TRILOKCHAND KEJARIWAL,VITTALBHAI NARANBHAI	,MR DAKSHESH MEHTA
11612	FA/1401/2002	12/11/2013	SIGIL INDIA SERVICE PVT. LTD,	MR AR MAJMUDAR	GUJARAT ELECTRICITY BOARD,SUPTD. ENGINEER,EXECUTIVE ENGINEER	NOTICE SERVED,MS LILU K BHAYA
11613	FA/1403/2002	21/01/2008	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	PRAFULLABEN KISHOREBHAI SONI,MINOR RUTULKUMAR KISHORBHAI SONI,MINOR SULAYAKUMAR KISHORKUMAR SONI,LILABEN CHIMANLAL SONI,NAVINCHANDRA HIRALAL SONI [DELETED.],CHANDULAL HIRALAL SONI	,NOTICE SERVED,MR DHARMESH V SHAH
11614	FA/1410/2002	05/03/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HIERS OF DECD.MANHARBHAI SHIVABHAI,SHIVABHAI DADABHAI MAKWANA,SHANTABEN SHIVABHAI MAKWANA DEL. AS PER CRT.ORD.DT.12.1.12,RAJUBHAI VIRSANG,CHNDRASHEKHAR J MEHTA,POLHAN LODI KAIVAL	,NOTICE SERVED,SERVED BY RPAD (N),DELETED,RULE UNSERVED
11615	FA/1411/2002	03/12/2010	THE SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	RATILAL MAGANLAL SHAH,RAJESH RATILAL SHAH,AJITKUMAR RATILAL SHAH	NOTICE SERVED,(MR JB PARDIWALA)

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11616	FA/1414/2002	22/09/2008	ONGC,	M/S TRIVEDI & GUPTA	SUTHAR POPATBHAI CHHAGANBHAI,SPECIAL LAND ACQUISTION OFFICER	,MR MD VAKIL
11617	FA/1415/2002	22/09/2008	ONGC,	M/S TRIVEDI & GUPTA	PATEL CHANDUBHAI AMBARAM,SPECIAL LAND ACQUISTION OFFICER	,MR MD VAKIL
11618	FA/1416/2002	01/02/2012	LIMBABHAI HARJIBHAI KAKADIYA,	MR DIVYESH SEJPAL	RAMESHGIRI MOHANGIRI GOSWAMI,VASTABHAI A MEVADA,NEW INDIA INSURANCE CO LTD.,BHUPATBHAI RAGHUBHAI,JAGDISHBHAI MANSANGBHAI	NOTICE SERVED,MR NAGESH C SOOD
11619	FA/1418/2002	22/03/2016	SAVUBEN WD/O AJMALBHAI MANJIBHAI,MINOR ASHOK AJMALBHAI,MINOR PREMILABEN AJMALBHAI,MINOR REKHABEN AJMALBHAI,MANJIBHAI MOHANBHAI KOLI PATEL,SAMUBEN W/O MANJIBHAI MOHANBHAI	MR KV SHELAT	NATVARLAL AMBALAL MODI,BHAILALBHAI AMBALAL MODI,NEW INDIA INSURANCE CO LTD.	NOTICE NOT RECD BACK,MR NAGESH C SOOD
11620	FA/1419/2002	26/08/2008	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	RANIBEN WD/O SURESHBHAI CHIMANLAL PAREKH,MINOR SAGAR SURESHBHAI PAREKH,CHIMANLAL MOHANLAL PAREKH,KANTABEN CHIMANLAL PAREKH,JASUMATIBEN NANJIBHAI VACHANI	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR DIPAK R DAVE
11621	FA/1428/2002	06/09/2012	HEIRS OF DECD.MAHENDRABHAI RAVJIBHAI PATEL,UMIYABEN WD/O MAHENDRABHAI RAVJIBHAI PATEL,TEJASKUMAR MAHENDRABHAI PATEL,DAXESHKUMAR MAHENDRABHAI PATEL	(MR NALIN K THAKKER)	NAVINCHANDRA PRABHUDAS SADHU,THAKKAR HARSHADBHAI NAGINDAS,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
11622	FA/1429/2002	13/04/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KHODABHAI VALLABHBHAI VIRANI,MEHBOOB SULEMAN,HAKUBHAI BALWANTSINH SARVAIYA	NOTICE SERVED,MR BM MANGUKIYA
11623	FA/1431/2002	09/05/2012	THAKORLAL NAGINDAS SHAH,	MR BA SURTI	HARESH VITTHALBHAI PATEL,GSRTC	NOTICE SERVED,MR HEMANT S SHAH
11624	FA/1435/2002	19/06/2012	GANGABEN MANGALBHAI VASAVA,MANJULABEN MANGALBHAI VASAVA	MR DN PANDYA	DHIRUBHAI VALABHAI LIMBAD,SULEMAN MOHAMMAD,UNITED INDIA ASSURANCE CO LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR VIBHUTI NANAVATI
11625	FA/1436/2002	28/12/2012	NOORBAI ALILMANAD BHATTI,KHAATUBAI ALILMAMAD BHATTI,MUBARAK ALILMAMAD BHATTI MINOR,OSMAN ALIMAMAD BHATTI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANTILAL RAVJI PATEL,SUJAY TRADING CO. PVT. LTD,UNITED INDIA INSURANCE CO LTD,ATULKUMAR P. MAHESHWARI	NOTICE SERVED,NOTICE UNSERVED,SERVED BY AFFIX. (R)
11626	FA/1445/2002	21/07/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI DAYALJIBHAI PATEL,BABUBHAI MULCHANDDAS PATEL	SERVED BY GOVERNMENT GAZETTE
11627	FA/1446/2002	23/02/2016	SHASHIKANT GORDHANBHAI PATEL,	(MR NALIN K THAKKER)	GANPATBHAI MOTIBHAI PARMAR,ALIMIYA AHMEDMIYA SAIYED,ORIENTAL INSURANCE CO LTD.,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
11628	FA/1448/2002	25/02/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GUJARAT AGRICULTURAL UNIVERSITY,JUNAGADH NAGARPALIKA	NOTICE SERVED,MR DG CHAUHAN,MR MM TIRMIZI
11629	FA/1449/2002	11/01/2012	IQBAL KADARMIYA FAKIR,	MR GAURANG H BHATT	IBRAHIM ZAKIRHUSAN,ZAKIRHUSEN SARAFALI PATEL,UNITED INIDA INSURANCE	RULE SERVED,MR RR MARSHALL
11630	FA/1450/2002	19/06/2012	BHADRALAXMI PANNALAL SHAH,PARESHKUMAR PANNALAL SHAH,JAYESHKUMAR PANNALAL SHAH,PRAULKUMAR PANNALAL SHAH,BHADRESHKUMAR PANNALAL SHAH	RULE SERVED,MR KG SHAH	ABDUL UMARJI PATEL,GUJARAT STATE ROAD TRANSPORT CORP.	NOTICE SERVED,MR HARESH J TRIVEDI

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11631	FA/1451/2002	30/04/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	NAVINCHANDRA MOHANLAL JOSHI,VARSI RATNA RABARI DEL.CT.ORD.DT.13/2/2012,VISHWAKARMA ENGINEER WORKS,NEW INDIA ASSURANCE CO LTD.	DELETED,MR AJAY R MEHTA,MR CHETAN K PANDYA,HL PATEL ADVOCATES
11632	FA/1456/2002	13/08/2012	KANBAI KESHA MAHESHWARI,KANJI KESHA MAHESHWARI,JIVA KESHA MAHESHWARI,MEGHABHAI KESHA MAHESHWARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANAIYALAL DEVJI VINZOLA,DHIRAJLAL MANILAL THAKKAR,NATIONAL INSURANCE CO. LTD.,ABHA SANGAR MAHESHWARI DEL.CT.ORD.DT.13/2/2012,MALBAI ABHA MAHESHWARI	NOTICE SERVED,DELETED,MR MEHUL SHARAD SHAH
11633	FA/1471/2002	19/06/2012	SHANTABEN WD/O ARVINDKUMAR PATEL,ISHWARBHAI MOHANDAS PATEL,DHABUBEN ISHWARBHAI PATEL,MAHENDRABHAI ISHWARBHAI PATEL	MR SANDIP C SHAH	FATEHSINH ABHAYSINH RAJPUT,DINESHKUMAR KESHAVLAL UPADHYAY,UNITED INDIA INSURANCE CO LTD.,ANDAJI RAMAJI SOLANKI,JIVANJI GANDAJI CHAUHAN,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,DELETED,MR RITURAJ M MEENA
11634	FA/1472/2002	20/10/2015	MAHENDARABHAI AMBALAL GANDHI,	NOTICE SERVED,MR AR MAJMUDAR	GURMITSINH DARASINH GILL SARDARJI,GURDAYALSINGH SATOSHSINGH PAL,UNITED INDIA INSURACE CO. LTD,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR,MR ADIL R MIRZA
11635	FA/1473/2002	13/02/2012	HEIRS OF DECD.CHUNILAL KHIMJIBHAI,NIRMALABEN CHUNILAL MAVADHIYA,JAYESH CHUNILAL MAVADHIYA,ILA CHUNILAL MAVADHIYA,JAYSHRI CHUNILAL MAVADHIYA,HINA CHUNILAL MAVADHIYA,RAJESH CHUNILAL MAVADHIYA	MR GAURANG H BHATT	DRIVER MOHAMMAD IQBAL GHANCHI,E.M.MAIVAR,UNITED INDIA INSURANCE CO LTD.	NOTICE UNSERVED,MR HITESH N ACHARYA
11636	FA/1474/2002	12/12/2012	SHEELABEN W/O JAYESHBHAI RAMCHANDRA DAVE,ARAPIT JAYESH DAVE,MINOR MIRMIT JAYESH DAVE THRO'SHEELABEN W/O JAYESHBHAI DAVE	MR SANDIP C SHAH	VISHNUBHAI VALJIBHAI RABARI,SARDAR SENA TRUST C/O ASHISH AMIN,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR DAKSHESH MEHTA
11637	FA/1475/2002	11/01/2012	RAMESH CHIMANLAL PATHAK,	MR SANDIP C SHAH	FINE FRAGRNACE PRIVATE LTD,UNITED INDIA INSURANCE CO. LTD,M.J.PHARMACEUTICALS PRIVATE LTD	MS AVANI S MEHTA,MR VIKRAM J THAKOR,MR HITESH N ACHARYA,MR DIPEN K DAVE
11638	FA/1476/2002	19/06/2012	SAMUBEN WD/O AMBALAL MANORBHAI,GAURIBEN AMBALAL PATEL,W/O RANCHHODBHAI D PATEL,RANCHHODBHAI AMBALAL PATEL,RAMANBHAI AMBALAL PATEL,DHANJIBHAI AMBALAL PATEL,KOKIBEN AMBALAL PATEL	MR KV SHELAT	RANGRAJ RAMASWAMI NAIDU DELETEDAS PER CT.ORDER DTD,13-02-12.,V.JAIMMAL W/O VENKATALAM,UNITED INDIA INSRUANCE CO LTD.	NOTICE SERVED,DELETED
11639	FA/1480/2002	15/10/2019	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	VELA MANSANG KOLI,VALIBEN VELA KOLI,HAJABHAI MADRABHAI AYER,LAKHA DEVA RABARI	RULE SERVED,MR MEHUL S SHAH
11640	FA/1482/2002	30/08/2012	ASHISHKUMAR GAJANANDBHAI JOSHI,	MS ROOPAL R PATEL	MAHAMADSAFI USMANBHAI MEMON,GULABHUSSAIN SHARMAHAMMAD,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MR SUNIL B PARIKH
11641	FA/1493/2002	08/05/2018	CHAUDHARI MAHADEVBHAI BABABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER,MR RR MARSHALL
11642	FA/1494/2002	08/05/2018	CHAUDHARI AMBALAL FULJIBHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER,MR RR MARSHALL
11643	FA/1495/2002	08/05/2018	CHAUDHARI PRAVINCHANDRA MEGHRAJBHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER,MR RR MARSHALL
11644	FA/1501/2002	03/12/2010	STATE OF GUJ.THRO'SP.LAND ACQUISITION OFFICER,DY.GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA	BAI DEVI D/O DAYAL AMRA,	NOTICE SERVED,(MR PN BAVISHI)
11645	FA/1502/2002	15/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	NURBHAI IBRAHIM SAIYED,	RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11646	FA/1504/2002	08/05/2013	JYOSTNABEN VINODBHAI TADVI MINOR THRO' GUARDIAN FATHER,	MR DN PANDYA	ASHOKBHAI K MEHTA,K.C.MEHTA & CO.,UNITED INDIA INSURANCE CO.	RULE SERVED,MR AR MAJMUDAR,MS MEGHA JANI
11647	FA/1509/2002	28/01/2008	SANGITABEN SANJAYKUMAR SHAH,SHILAVI SANJAYKUMAR SHAH	MR MTM HAKIM	CHIMANBHAI HIMATBHAI,DASHRATHBHAI PARSOTTAMBHAI,ORIENTAL INSURANCE CO LTD.,PUNAMCHAND NANDLAL SHAH (DELETED),VIMLABEN PUNAMCHAND SHAH	NOTICE SERVED,DELETED,RULE SERVED,MR KK NAIR
11648	FA/1518/2002	27/06/2013	GOPALBHAI BHIKHABHAI GAJERA,LAKHANBHAI BHIKHABHAI GAJERA,MITHABHAI BHIKHABHAI GAJERA,LALJIBHAI BHIKHABHAI GAJERA,HASMUKHBHAI BHIKHABHAI GAJERA,AMIBEN D/O BHIKHABHAI GAJERA	MR PM DAVE	BUGABHAI GOVINDBHAI KOLI,MANUBHAI KESHUBHAI,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH
11649	FA/1519/2002	27/02/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR NAGESH C SOOD	RADHUBHAI DHIRAJBHAI THAKORE,JILJI PUNAJI CHAVDA	
11650	FA/1520/2002	11/12/2012	ALIMAMAD ISMAIL NOTIYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DAUD BHURA KHALIFA,PRAVINBHAI KHIMJIBHAI THAKKAR,ORIENTAL INSURANCE CO LTD,PUNJABHAI VELABHAI MAHESHWARI	NOTICE SERVED,MR YOGESH S LAKHANI,(MR DEEPAK M SHAH)
11651	FA/1522/2002	17/06/2015	ORIENTAL INSURANCE CO LTD.,	MR R G DWIVEDI	HANSABEN WD/O SURESHBHAI VANAJI LAVAR,MINOR PINABEN SURESHBHAI LAVAR,MINOR SONALSURESHBHAI LAVAR,MINOR HITESH SURESHBHAI LAVAR,RAMESHBHAI VENAJI LUHAR,PREMABHAI B PATEL	,NOTICE SERVED,NOTICE SERVED BY DS,(MR DK ACHARYA),MR BHARAT JANI,MR.HIREN M MODI
11652	FA/1523/2002	31/01/2012	RAMESHCHANDRA MANEKLAL THAKKARDECD.THRO'HIS HEIRS,JASODABEN RAMESHCHANDRA THAKKAR,GOPAL RAMESHCHANDRA THAKKAR,MANISH RAMESHCHANDRA THAKKAR	MR SANDIP C SHAH	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR ADIL R MIRZA
11653	FA/1524/2002	31/01/2012	POONAMBHAI AMULBHAI CHUNAR,	MR SANDIP C SHAH	VALJIBHAI VAHIJIBHAI RABARI,OTHARBHAI SOMABHAI RABARI,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
11654	FA/1525/2002	29/12/2011	GSRTC,	MR KM PARIKH,MS PARAGI K PARIKH	SUMAR RANA MOVAR,HURBHAI SUMAR MOVAR,RAJENDRA DAYAJI JOSHI	RULE SERVED
11655	FA/1529/2002	13/02/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MIRABAI PAHARUSINGH GOND,KUMARI SHANTOSHI PAHARUSINGH GOND BEING MINOR THRO' RESP.,KUMARI ANNAPURNA PAHARUSINGH GOND BEING MINOR THRO' RESP.,PARAVATI MAHETERSINGH GOND,DRIVER DELETED AS PER COURT ORDER DTD. 19-01-2012.,THE PRINCIPAL GUJARAT REFINERY ENGLISH	NOTICE SERVED,DELETED,MR MTM HAKIM
11656	FA/1538/2002	05/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	JAYANTILAL ISHWARLAL THAKKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,BALDEV AMBALAL RATHOD,S.G.DALABHAI & CO.	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT
11657	FA/1539/2002	05/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	SMT. JIVIBEN SSANTILAL PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,BALDEV AMBALAL RATHOD,S.G.DALABHAI & CO.	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT,MR MEHUL S SHAH,(MR SURESHM SHAH)
11658	FA/1540/2002	02/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	LAXMANBHAI PUNJABHAI VANKAR,MOHMED YUSUF MITHUBHAI TIRSAOWALA,GSRTC	NOTICE SERVED,MR RC KAKKAD,MS ROOPAL R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11659	FA/1541/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,KALABHAI GOVABHAI RABARI	RULE SERVED,MR MD VAKIL
11660	FA/1542/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,KALABHAI GOVABHAI RABARI	RULE SERVED,MR MD VAKIL
11661	FA/1543/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,KALABHAI GOVABHAI RABARI	RULE SERVED,MR MD VAKIL
11662	FA/1544/2002	30/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	STATE OF GUJARAT,KALABHAI GOVABHAI RABARI	RULE SERVED,MR MD VAKIL
11663	FA/1545/2002	31/01/2012	JIVIBEN W/O SHANKERBHAI LAKHABHAI PARMAR (BARIYA),AMBALAL SHANKERBHAI PARMAR,KHODABHAI SHANKERBHAI PARMAR	MR DF AMIN	INAYATBHAI GAFOORBHAI VORA,NITINBHAI R DESAI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED
11664	FA/1546/2002	05/07/2012	ORIENTAL INSURANCE CO LTD.,	MR HARDIK C RAWAL	DAHYA BABU AHIR,ARJAN BABU AHIR,BABU RATA AYAR,BAHCUBHAI MULUBHAI SODHA	NOTICE SERVED,(MR KAMLESH B MEHTA),MR KIRTIDEV R DAVE
11665	FA/1547/2002	05/07/2012	ORIENTAL INSURANCE CO LTD.,	MR HARDIK C RAWAL	RAMAIBHAI RAVABHAI AHIR,BABU RATA AYAR,BACHUBHAI MULUBHAI SODHA	NOTICE SERVED,MR KIRTIDEV R DAVE
11666	FA/1548/2002	05/07/2012	ORIENTAL INSURANCE CO LTD.,	MR HARDIK C RAWAL	GELA JABU AYAR,DECD.THRO'HIS HEIRS,LIRIBEN GELA AYAR,SHANKAR GELA AYAR,RAMESH GELA AYAR,GOPAL GELA AYAR,BABU RATA AYAR,BACHUBHAI MULUBHAI SODHA	,NOTICE SERVED,MR KIRTIDEV R DAVE
11667	FA/1549/2002	11/01/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	SANOBANU NAZIRBHAI MIRZA,MINOR CHANDHIBANU NAZIRBHAI MIRZA,MINOR SHAKINABANU NAZIRBHAI MIRZA,INDUBHAI SHIRAJ MIRZA,SAIDANBIBI IDUBHAI MIRZA	NOTICE SERVED,MR AV PRAJAPATI
11668	FA/1552/2002	20/10/2010	ORIENTAL INSURANCE CO. LTD,	MR RK MISHRA	SANTHABEN AMRUTBHAI KALASAVA,MANISH AMRUTLAL KALASAVA,RAMESH AMRUTLAL KALASAVA,PAYAL AMRUTLAL KALASAVA,VISHAL AMRUTLAL KALSAVA,MENIBEN KAVABHAI KALASAVA,YAGDATT MODCHAND BRAHMIN,YASINKHAN HAMAMUDHEEN KHAN SINDHI	NOTICE SERVED,NOTICE UNSERVED,MR JV JAPEE,(MR RM PARMAR)
11669	FA/1554/2002	15/02/2013	ORIENTAL INSURANCE CO LTD.,	MR HARDIK C RAWAL	PADMAVATI JAGDISHKUMAR VYAS,MINOR PRINCE JAGDISHKUMAR VYASTHRO'PADMAVATI J VYAS,KAMLABEN RAMCHANDRA VYAS,RAMCHANDRA HIRALAL VYAS,ASHOKKUMAR BHIKHABHAI PATEL,RAMJIBHAI S ANSARI	NOTICE SERVED,RULE UNSERVED,MR DHARMESH V SHAH
11670	FA/1556/2002	22/09/2016	RANJITSINGH AMARSINGH,KARAMSINGH AMARSINGH,LAXMIBEN AMARSINGH,DHARAMSINGH AMARSINGH,GITABEN AMARSINGH,RAMSINGH AMARSINGH,MANSINGH AMARSINGH,JASHWANTSINGH AMARSINGH	NOTICE UNSERVED	LOCO FOREMAN,DIVISIONAL MECHANICAL ENGINEER	RULE SERVED,MS ARCHANA U AMIN
11671	FA/1557/2002	29/06/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JANABEN W/O MOTIBHAI DEVSHI- BHAI CHAVDA,VITTHALBHAI MOTIBHAI CHAVDA,VALJIBHAI MOTIBHAI CHAVADA,VINUBHAI MOTIBHAI CHAVDA,GIRDHARBHAI MOTIBHAI CHAVDA,RAMSINH SHERSINH JETHADA (SHIKH)	NOTICE SERVED,MR SUNIL K SHAH,MS SUSHMA S SHAH
11672	FA/1561/2002	22/04/2013	UNION OF INDIA,	MR SIRAJ R GORI	DIGVIJAY CEMENT CO.,	(MRS MAUNA M BHATT)
11673	FA/1573/2002	10/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHILPABEN JITENDRABHAI PATEL,GOPI JITENDRABHAI PATEL SINCE MINOR THRO' HER MOTHER,RAMESHBHAI CHANDULAL PATEL,VASANTIBEN RAMESHBHAI PATEL,RASIKBHAI SHANKERLAL PATEL,PRAVINBHAI DAHYABHAI PATEL	MR KARTIK V PANDYA,MR RAKESH B SHARMA
11674	FA/1576/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NATVARLAL PRABHUDAS RAMI,THAKUR DINPAL RAMNIVAJ PAL,DIXIT ROADLINE C/O SHIVSHAKTI AUTO AGENCY	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R)

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11675	FA/1577/2002	11/01/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINOR SOMIBEN CHAMANAJI THAKOR(NOW ATAINED MAJORITY),PATEL KANTIBHAI RAMABHAI,PATEL GANDABHAI CHHAGANBHAI	NOTICE SERVED
11676	FA/1586/2002	22/09/2016	NATIONAL INSURANC CO.,	MR DAKSHESH MEHTA	SAVITABEN MANUBHAI RADADIA (PATEL) W/O MANUBHAI BHADABHAI,RAJESH MANUBHAI RADADIA (PATEL),MINAXI MANUBHAI RADADIA (PATEL,BHADABHAI MULJIBHAI RADADIA (PATEL),SHANABEN BHADABHAI RADADIA (PATEL),DELETED (VIDE ORDER BELOW EXH.15),HABIB AHMED NOORMOHMED	NOTICE SERVED,DELETED,(MR HM PRACHCHHAK)
11677	FA/1587/2002	14/03/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KALUJI CHHAGANJI THAKOR,JIVTBEN KALUJI THAKOR	MR BOMI H SETHNA
11678	FA/1600/2002	14/08/2008	PROJECT MANAGER,	MR RR MARSHALL	RAMSHANKAR VISHWANATH TRIVEDI,DISTRICT COLLETOR	GOVERNMENT PLEADER,NOTICE SERVED,MR MD VAKIL
11679	FA/1601/2002	14/08/2008	PROJECT MANAGER,	MR RR MARSHALL	RAMBHAI SHIVRAM PRAJAPATI,DISTRICT COLLETOR	RULE SERVED,MR MD VAKIL
11680	FA/1602/2002	14/08/2008	PROJECT MANAGER,	MR RR MARSHALL	DWARKABHAI UMEDBHAI PRAJAPATI,DISTRICT COLLETOR	RULE SERVED,MR MD VAKIL
11681	FA/1603/2002	11/08/2010	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	SPECITAL LAQ OFFICER ONGC,PATEL KHODABHAI BEHCARDAS	GOVERNMENT PLEADER,MR MD VAKIL
11682	FA/1604/2002	11/08/2010	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	SPECITAL LAQ OFFICER ONGC,PRAJAPATI BHAVANBHAI MELABHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR MD VAKIL
11683	FA/1605/2002	10/07/2013	UNION OF INDIA,GENERAL MANAGER	MR MAHESHB BARIYA	RAMIBEN KACHARABHAI PARMAR,	MR DK NAKRANI,MR PK SHUKLA
11684	FA/1606/2002	17/01/2008	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI)	PUSHPABEN, WD/O JAGDISHCHANDRAHIMAATLAL SHAH,PARESH JAGDISHCHANDRA SHAH,JATIN JAGDISHCHANDRA SHAH,KIRPA NISHITKUMAR NAYAK,DAXA MUKESHKUMAR PAREKH,RAJESHBHAI NAVNITLAL SHETH,MAGNUS RUBBER INDUSTRIES LTD. THRO' ITS MANAGING DIRECTOR	NOTICE SERVED,DELETED,RULE SERVED,MR SANDIP C SHAH
11685	FA/1608/2002	29/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SMT. MANJULABEN MAHENDRABHAI MAKWANA,ARJANBHAI HIRABHAI MAKWANA F/O LATE MAHENDRABHAI ARJANBHA,SMT. RUKHIBEN ARJANBHAI MAKWANA,M.O LATE MAHENDRABHAI,SHRI HIRABHAI MOTIBHAI MAKWANAGRAND FATHER OF LATE MAHENDRA,SHRI VAGHABHAI SOMABHAI KATARAMATERNAL UNCLE OF LATE,SHRI SAVA SAKHYA JHARU C/O PRADEEP ROADWAY,	NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11686	FA/1619/2002	21/06/2012	SHARADKUMAR BHAWANJI RAFALIYA,	MS YAMINI J DESAI	AMAD ABDULLA DELETED AS PER COURT ORDER DATED 13-02-12.,ISMAIL TAIYAB SANDHI,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR AJAY R MEHTA
11687	FA/1620/2002	16/02/2012	RANJITSINH GHANSHYAMSINH JHALA,RANJANBA RANJITSINH JHALA	MR KARTIKEY P RAWAL	ALIBHAI SALEBBHAI BHONHARIYA,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
11688	FA/1621/2002	11/01/2012	RAJNIKANT PRABHURAM MISTRY,	MR BHARAT JANI	NEW INDIA INSURANCE CO LTD.,PRAMOD CHANDRA SHETH	NOTICE SERVED,SERVED BY RPAD (N),MS MEGHA JANI

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11689	FA/1622/2002	02/02/2012	JESAL @ JAYSUKH LAKHMAN,	MR PRASHANT MANKAD	MOTIBHAI VASTABHAI CHAVDA,BHIMABHAI NATHUBHAI MUCHADIYA,SHARDABEN BHIMABHAI MUCHHADIA WIFE,MANOJBHAI BHIMABHAI MUCHHADIA SON,SURESHBHAI BHIMABHAI MUCHHADIASON,DILIPBHAI BHIMABHAI MUCHHADIA SON,BHARATBHAI BHIMABHAI MUCHHADIASON,UNITED INDIA INSURANCE CO LTD.,ALIKHA DADEKHA PATHAN DELETED AS PER COURT ORDER,GSRTC	,NOTICE SERVED,DELETED,MS MEGHA JANI,MS ROOPAL R PATEL,PAWANKUMAR N
11690	FA/1623/2002	21/03/2016	UJIBEN SALABHAI BHARVAD,GHELABHAI ALABHAI BHARVAD,SIDABHAI ALABHAI BHARVAD,BHURABHAI ALABHAI BHARVAD,JANIBEN ALABHAI BHARVAD,MINOR POPATBHAI ALABHAI BHARVAD,MINOR PANCHALBHAI ALABHAI BHARVAD,MINOR JETIBEN ALABHAI BHARVAD,VACHABHAI ALABHAI BHARVAD	MR ANAND R PATEL	NATIONAL INSURANCE CO. LTD,UNITED INDIA INSURANCE CO.LTD,MADANLAL SATNARAYAN,TULSIDAS PRAHLADBHAI PANDYA,RAGUVIRSINH MANIRAM JAT.,VAJIRSINH MANIRAM JAT.	NOTICE SERVED,MR DAKSHESH MEHTA
11691	FA/1624/2002	21/03/2016	MINABEN HIRABHAI BHARVAD,RAMIBEN HIRABHAI BHARVAD,MASHABHAI HIRABHAI BHARVAD,RATABHAI HIRABHAI BHARVAD,SODABHAI HIRABHAI BHARVAD,BABIBEN HIRABHAI BHARVAD,MINOR HARJIBHAI HIRABHAI BHARVAD,MINOR VALABHAI HIRABHAI BHARVAD,MINOR GAGABHAI HIRABHAI BHARVAD	MR ANAND R PATEL	NATIONAL INSURANCE CO. LTD,UNITED INDIA INSURANCE CO.LTD,MADANLAL SATNARAYAN,TULSIDAS PRAHLADBHAI PANDYA,RAGUVIRSINH MANIRAM JAT.,VAJIRSINH MANIRAM JAT.	NOTICE SERVED,MR DAKSHESH MEHTA
11692	FA/1625/2002	21/03/2016	PURIBEN DEVABHAI BHARVAD,SONIBEN DEVABHAI BHARVAD,GHELABHAI DEVABHAI BHARVAD,NAGJIBHAI DEVABHAI BHARVAD,JADIBEN DEVABHAI BHARVAD,MINOR RJIBEN DEVABAHI BHARVAD,JANIBEN DEVABHAI BHARVAD	MR ANAND R PATEL	NATIONAL INSURANCE CO. LTD,UNITED INDIA INSURANCE CO.LTD,MADANLAL SATNARAYAN,TULSIDAS PRAHLADBHAI PANDYA,RAGUVIRSINH MANIRAM JAT.,VAJIRSINH MANIRAM JAT.	NOTICE SERVED,MR DAKSHESH MEHTA
11693	FA/1631/2002	16/04/2013	THRESIAMMA M CHAKO,BLESSAN M CHAKO,MINOR THRO' THRESIAMMA M CHAKO,JONSON M CHAKO,MINOR THRO' THERSIAMMA M CHAKO	MR MEHUL S SHAH,(MR SURESHM SHAH)	DAUD MAMAD MANDARA,CHUNILAL DAYALAL PATEL,NEW INDIA ASSURANCE CO LTD,DIVINE LIFE SOCIETY	NOTICE SERVED,DELETED,MR AJAY R MEHTA
11694	FA/1632/2002	07/02/2012	MINOR LAXMIBEN CHANDULAL LODHA,	RULE UNSERVED	DILIPBHAI BHIKHABHAI VANZARA,UNITED INDIA INSURANCE COMPANYLTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
11695	FA/1636/2002	04/02/2010	DAHYAJI SOMAJI THAKORE,	MR ASIT B JOSHI	VISHNUJI SOMAJI THAKORE DECD.THROUGH THE LRS,LAXMIBEN VISHNUJI SOMAJI (WIDOW),DAKSHABEN VISHNUJI SOMAJI (DAUGHETER),RAJUSINH VISHNUJI SOMAJI (SON),NAYANSINH VINSHNUJI SOMAJI SON,LAKHIBEN WD/O CHANDUJI SOMAJI,SURESHBHAI CHANDUJI THAKORE,LAXMIBEN WD/O GANDAJI JAGAJI,KAMUBEN D/O GANDAJI JAGAJI,HITENDRABHAI GANDABHAI THAKORE,ASSOCIATES BUILDERS & DEVLOPERS,VISHWAKARMA WOOD MOULD	NOTICE SERVED,MR CB DASTOOR,(MR.BS MISHRA),MR SUNIT S SHAH,MR RAJESHWAR J DAVE
11696	FA/1641/2002	31/01/2012	KAMLESHKUMAR MANUBHAI SHAH,	MR ARPAN C SHAH	MOHAMMADHABIB YUSUFBHAI BULA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED
11697	FA/1642/2002	29/01/2014	DECD.VINODBHAI MANGALBHAI PATEL,THRO'HIS HEIRS,AMRISHKUMAR VINODKUMAR PATEL,KIRITBHAI VINODBHAI PATEL,ALKABEN D/O VINODBHAI MANGALDAS,LATABEN WD/O VINODBHAI MANGALDAS	MR MA PAREKH	LALJIBHAI KESHAVBHAI CHAUDHARY,GSRTC	NOTICE SERVED,MRS VASAVDATTA BHATT
11698	FA/1643/2002	19/06/2012	CHAMAR MANABHAI PUNJABHAI,CHAMAR DAHIBEN,WD/O MANABHAI PUNJABHAI	MR VIREN G DAVE	YASINMIYA,MOHMED ALI SHERIFBHAI DEDCHETIYA,UNITED INDIA INSURANCE CO LTD.,CHAMPAKBHAI VASHRAMBHAI,STATE OF GUJARAT,ASST.COMMISSIONER,NEW INDIA INSURANCE CO LTD.	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MS SONAL D VYAS
11699	FA/1646/2002	12/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	BACHIBEN JUSAB THAIYAM,M/O RAJAK JUSAB THAIYAM,ABDUL VASIR JUSAB THAIYAM,ABDULSATTAR JUSAB THAIYAM,RAFIKBHAI ABDEMAN LOGAR	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11700	FA/1647/2002	11/01/2012	SHAFIDA @ MAHMAD VASAND JAT, DECD.THRO'HIS HEIRS,VASAND HAJISAR JAT,ALABHACHAI VASAND JAT	(MR KAMLESH B MEHTA),MR BHAVESH N DAVE	MUTVA DHANIBAKSH ABDULLA,GENERAL MANAGER,GSRTC	NOTICE SERVED,MS MONALI H BHATT
11701	FA/1648/2002	12/01/2012	NATIINOAL INSURANCE CO. LTD,	MS MEGHA JANI	ALTAFBHAI AZIZBHAI,VAHID ABDUL AZIZ MOTIWALA	NOTICE SERVED,MR AMAR D MITHANI
11702	FA/1649/2002	19/01/2012	GSRTC,	MS ROOPAL R PATEL	HEIRS OF DECD.KHIMABHAI BHURABHAI SHIYAL,MANGUBEN KHIMABHAI SHIYAL,MINOR JIVUBEN KHIMABHAI SHIYAL,MINOR JAMNABEN KHIMABHAI SHIYAL,DHARMENDRASINH LALLUBHAI ZALA [DELETED AS PER COURT ORDER	,NOTICE SERVED,DELETED,RULE UNSERVED
11703	FA/1651/2002	27/03/2018	KASHMABEN W/O RAJESH KANTILAL PANCHAL,	MS MINI M NAIR	GOBARALI JULFIKARALI BHUKHARI,NEW INDIA ASSURANCE CO. LTD,KANTILAL AMBALAL PANCHAL. DECD.THROUGH THE LRS,GAYTRIBEN ARVINDBHAI PANCHAL,SURBHIBEN YASHWANTKUMAR PANCHAL	RULE SERVED,DECEASED LITIGANT,MR D M AHUJA,MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
11704	FA/1653/2002	24/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	GHANSHYAMBHAI NANUBHAI PATEL,BHUPATBHAI BHIKHABHAI KOLI PATEL,HANUMAN KHODABHAI KOLI PATEL,NEW INDIA ASSURANCE CO.,RANJIT MADANLA JAISWAL,AATUBHAI MORUBHAI RATHOD	NOTICE SERVED,UNSERVED EXPIRED (N),MR AJAY R MEHTA,MR AB VYAS,(MR FB BRAHMBHATT),MR ALKESH R BHATT
11705	FA/1655/2002	15/04/2008	OREINTAL INSURANCE CO.LTD.,	MR AJAY R MEHTA	HEIRS OF DECD.RASIKGIRI PRABHATGIRI,NILAMABEN RASIKGIRI GOSAI,MILANGIRI RASIKGIRI GOSAI,DARSHNGIRI RASIKGIRI GOSAI,NARENDRASINH NATUBHA ZALA DELETED AS PER COURT ORDER,DINESHBHAI GOVINDBHAI MANKADIYA (DELETED AS PER,MAHENDRABHAI MADHAVJIBHAI DOBARIYA (DELETED AS PER COURT	,NOTICE SERVED,DELETED,MS PAURAMI B. SHETH
11706	FA/1656/2002	14/03/2016	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	PURNIMA SAMIR ROY,WD/O LATE SAMIR NAGENDRANATH ROY,RUBI SAMIR ROY,D/O LATE SAMIR NAGENDRANATH ROY,BINA SAMIR ROY,MASTER BINOY SAMIR ROY,,WD/O LATEL SAMIR NAGENDRANATH ROY,MASTER BADAL SAMIR ROY,S/O LATE SAMIR NAGENDRANATH ROY,AMAD IBRAHIM SAMA (BAKALI),MOONIR ABDREHMAN SOTA	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11707	FA/1658/2002	29/06/2010	JESHINGBHAI BALUBHAI ROHIT,INDUBEN JESHINGBHAI ROHIT,PRAVINBHAI JESHINGBHAI ROHIT	MR DN PANDYA	DIPAKBHAI JAYANTILAL MALI,DIPAKKUMAR JAYANTILAL MALI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
11708	FA/1659/2002	17/11/2016	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	SAVITABEN ARAJNBHAI KALARA,MINOR SITABEN ARJANBHAI KALARATHRO' SAVITABEN ARJANBHAI,MINOR GITABEN ARJANBHAI KALARATHRO' SAVITABEN ARJANBHAI,MINOR BULANDBEN ARJANBHAI KALARA THRO' SAVITABEN,SATURIBEN GAMANBHAI KALARA,RAHIMBHAI ALIBHAI PIJARA,GUJARAT STATE ROAD TRASPORT CORP.,VINUBHAI BALDEVBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,MS MONALI H BHATT
11709	FA/1660/2002	17/11/2016	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	DHANABHAI HIRJIBHAI HELLOR,RAHIMBHAI ALIBHAI PIJARA,GUJARAT STATE ROAD TRANSPORT CORPORATION,VINUBHAI BALDEVBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,MS MONALI H BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11710	FA/1673/2002	01/04/2016	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	ADAMBHAI HASAMBHAI MAMEN,SULMANBHAI ADAMBHAI MAMEN,RAMESH MARVADI @ RAMESHWARSINHNARAYANSINH CHAUHAN	UNSERVED EXPIRED (N),SERVED BY PUBLICATION IN NEWS, (MR SIDDHARTH VARMORA),MS JS VARMORA
11711	FA/1674/2002	01/04/2016	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	ISHWARBHAI KANJIBHAI,GANESHBHAI KANJIBHAI,GANESHBHAI KANJIBHAI,BALDEV KANJIBHAI,MADHUBEN KANJIHAI,GHANSHYAMBHAI KANJIBHAI MINOR.,RAMESHWARSINH NARAYANSINH CHAUHAN	SERVED BY PUBLICATION IN NEWS,(MS NISHA M THAKORE)
11712	FA/1675/2002	01/04/2016	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	ISHWARBHAI KANJIBHAI,KANCHANBEN ISHWARBHAI,RAMESHWARSINH NARAYANSINH CHAUHAN.	SERVED BY PUBLICATION IN NEWS,(MS NISHA M THAKORE)
11713	FA/1696/2002	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KIRITIBHAI HASTHIMAL JAIN,SHRI KISHAN S/O LALARAM,RAMESH DHAMJIBHAI SATWARA,DILIP HASTHIMAL JAIN,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE UNSERVED,(MR SANDEEP N BHATT),MS MEGHA JANI
11714	FA/1697/2002	09/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DILIP HASTHIMAL JAIN,SHRI KISHAN LALARAM	SERVED BY AFFIX. (R), (MR SANDEEP N BHATT)
11715	FA/1698/2002	27/03/2018	KASHMABEN W/O RAJESH KANTILAL PANCHAL,	MS MINI M NAIR	GOBARALI JULFIKARALI BHUKHARI,NEW INDIA ASSURANCE CO. LTD,KANTILAL AMBALAL PANCHAL.	NOTICE UNSERVED,RULE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
11716	FA/1712/2002	02/02/2012	GSRTC,	MS ROOPAL R PATEL	LAXMANBHAI PUNJABHAI VANKAR,MOHAMED YUSUF MITHUBHAI TIRASAIWALA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MR RC KAKKAD
11717	FA/1713/2002	11/09/2014	SWATI DIRENDRABHAI PATEL,MINOR ARPITA DHIRENDRABHAI PATEL,MINOR PINANAK DHIRENDRABHAI PATEL	,MR PY DIVYESHVAR	GAHANKUMAR MAGANBHAI SOLANKI,GSRTC,KALIDAS MAHIJIBHAI PATEL,KANTABEN KALIDAS PATEL	NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT
11718	FA/1715/2002	10/07/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR NAGESH C SOOD	DEVENDRABHAI KRISHNAKANT GUPTA,DHUDABHAI RATNABHAI CHAUDHARY,HITESH METALS,UNITED INDIA INSURANCE CO. LTD,JILJI PUNAJI CHAVDA	NOTICE SERVED,RULE UNSERVED,MS HINA DESAI,MR SANJAY PRAJAPATI
11719	FA/1727/2002	19/04/2012	NATWARBHAI KALIDAS PATNI,	MR NIRAV C THAKKAR	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MR RR MARSHALL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11720	FA/1729/2002	21/07/2010	GODADSHAPIR AND GEBANSHA PIR THRO' AIYUBSHA AHMEDSHA BANAVA,	(MR VC DESAI),MR TEJAS P SATTA	ROSHANBIBI W/O FAKIR MAHMAADS-HA LALSHA,IBRHIMSHA MAHMADSHA FAKIR,AHMEDSHA LALSHA FAKIR DECD.THROUGH THE LRS,ABDULSA AHMEDSHA BANVA,ZARINABEN W/O HANIFBHAI BANVA,KADARSHA LALSHA FAKIR,RAMJUSHA LALSHA FAKIR,SINCE DECEASED THRO'HIS HEIRS & LRS.,JETUNBIBI WD/O RAMJUSHA LALSHAFAKIR,YASMINBANU RAMZUSHA FAKIR -[DAUGHTER],MERAJBANU RAMZUSHA FAKIR -[DAUGHTER],HAMIDSHA RAMZUSHA FAKIR -[SON],SAJIDSHA RAMZUSHA FAKIR -[SON],SAJEDABIBI RAMZUSHA FAKIR -[DAUGHTER] ,MINOR THR'R.N.5/1,ISHMAILSHA ALIAS BABUSHA LALS-HA FAKIR DECD. THRO' HIS HEIRS,RAHIMABIBI W/O ISHMAILSHA ALIAS BABUSHA LALSHA FAKIR,IBRHIMSHA S/O ISHMAILSHA ALIAS@ BABUSHA LALSHA FAKIR,RAZIABIBI D/O ISHAMILSHA ALIAS@ BABUSHA LALSHA FAKIR,MADINABIBI D/O ISMAILSHA ALIAS@ BABUSHA LALSHA FAKIR AND,JAYEDABIBI D/O ISHMAILSHA FAKIR AND W/O ABDULAJI PIRUSHA,SETU PARIVAR MUSLIM LAGHUMATI TURST,ANVARKHA BANNUMIYA KURESHI,FAKIR MAHMADSHA KARIMSHA,SHAIKH KALUBHAI LALUBHAI MALI,HAJIBABU KABIR HAJI FAZALBHAI MOTISARA	,NOTICE SERVED,RULE SERVED,MR PRAKASH K JANI
11721	FA/1731/2002	30/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PATEL VIKRAMBHAI BALDEVBHAI,VINODBHAI BALDEVBHAI (SINCE DELETED NONOTICE TO BE,PATEL VIKRAMBHAI BALDEVBHAI	MR MEHUL SHARAD SHAH
11722	FA/1732/2002	01/02/2012	UNION OF INDIA.T.F.O.VALSAD,	MR MUKESH A PATEL	DAMAYANTIBEN PREMABHAI TANDEL,RAMAN @ RAMANARAYAN JOGIBHAI NAYAK	NOTICE SERVED,NOTICE SERVED BY DS,MR ZUBIN F BHARDA
11723	FA/1733/2002	01/02/2012	UNION OF INDIA,T.F.O.VALSAD,	MR MUKESH A PATEL	PREMABHAI BIJYABHAI TANDELA,DAMYANTIBEN PREMABHAI TANDEL,RAMAN @ RAMNARAYAN JOGIBHAI NAYAK	NOTICE SERVED,NOTICE SERVED BY DS,MR ZUBIN F BHARDA
11724	FA/1734/2002	01/02/2012	UNION OF INDIA,T.F.O.VALSAD,	MR MUKESH A PATEL	PREMABHAI BIJYABHAI TANDELA,RAMAN @ RAMNARAYAN JOGIBHAI NAYAK.	NOTICE SERVED,NOTICE SERVED BY DS,MR ZUBIN F BHARDA
11725	FA/1735/2002	01/02/2012	UNION OF INDIA,T.F.O.VALSAD,	MR MUKESH A PATEL	MINOR KALPESH PRABHUBHAI TANDEL,RAMAN ALIAS RAMNARAYAN JOGIBHAI NAYAK.	NOTICE SERVED,MR ZUBIN F BHARDA
11726	FA/1736/2002	01/02/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	MALIBEN LALSING WAGHA (PALASH),JAVRIBEN LALSING WAGHA (PALASH,VESTABHAI LALSING WAGHA(PALASH,SIMON KESHAVLAL CHRISTIE	NOTICE SERVED,MR SANDIP C SHAH
11727	FA/1738/2002	10/02/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	CHANDRADEVI AMICHAND JATT M/O DECD. RAKESH AMICHAND JATT,AMICHAND BANDHARAM JATT F/O DECD. RAKESH AMICHAND JATT,RAJENDRAKUMAR BHURARAM CHEDRI	NOTICE SERVED,MR ASHUTOSH R BHATT
11728	FA/1739/2002	23/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	LAXMIBEN,WD/O ATTARSING SADHURAM YADAV,AMITKUMAR ATTARSING,MINOR THRO'LAXMIBEN A YADAV,DELETED,BIPINLAL BULAKHIDAS SHAH,ORIENTAL INSURANCE CO LTD.,BHAGWAN SANDURAM YADAV	,SERVED BY AFFIX(N),MR JM BAROT,MR ARPAN C SHAH,(MR MAULIK J SHELAT)

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11729	FA/1740/2002	10/02/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	SUNITABEN RAVIKUMAR SHARMA,MINOR AKASH RAVIKUMAR SHARMA,MINOR JAYESH RAVIKUM;AR SHARMA,MURARILAL GHANSHYAMDAS SHARMA,MUNNADEVI MURARILAL SHARMA,KAMLESHSINGH RAJNATHSINGH RAJPUT	NOTICE SERVED,MR BHARAT JANI
11730	FA/1741/2002	16/12/2013	JOSELYN ANDREW EDWARDS,	MR ADIL R MIRZA	CAROLINA ASHA EDWARDS,	MR. P. T. CHACKO,MR JOY MATHEW
11731	FA/1742/2002	09/02/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. GULMAMMAD ISUBHAI NAGALA,ISUBHAI KARABHAI NAGALA,JIVIBEN ISUBHAI NAGALA,MINOR JOSHNA @ SHAKINA ISHUBHAI NAGALA,MINOR JUSUB ISUBHAI NAGALA,MANGALRAM S/O RADHA RAM DELETEAS PER CT.ORDER,DTD.29-12-11.,RAMKARAN S/O AADU RAM	,NOTICE SERVED,DELETED,RULE NOT RECD BACK,DHARMESH D NANAVATY
11732	FA/1743/2002	18/04/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	PATEL MAGANBHAI BECHARDAS,DELETED,SAVITABEN WD/O PATEL DASHRATH BHAI MAGANBHAI,PATEL AMITBHAI DASHRATHBHAI BEING MINOR REPRESENTED THRO',PATEL DINESHBHAI DASHRATHBHAI BEING MINOR REPRESENTED THRO',PATEL PIYUSHBHAI DASHRATHBHAI MINOR TH' GUARDIAN & NEXT,RAMSINGH MODASINGH SOLANKI (DELETED AS PER COURT ORDER),DELETED,THE NATIONAL INSURANCE CO LTD,PATEL MEGHRAJBHAI PARTHIBHAI,G E B EXECUTIVE ENGINEER	NOTICE SERVED,DELETED,MR UM SHASTRI,MR KG SHETH,MS RV ACHARYA,MR DAKSHESH MEHTA,(MR DHAVAL K SHETH>
11733	FA/1744/2002	18/04/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAJLAXMI WD/O C.LAXMINARAYAN,MINOR SUPRIYABEN, REPRESENTED TRHO' HER GUARDIAN,CHINMAN NARASIMHA RAO RAMAH,SUBBAYAMMA,W/O CHINMAN NARASIMHA RAO RAMAH,RAMSINGH MODASINGH SOLANKI.,DELETED.,THE NATIONAL INSURANCE CO. LTD.,PATEL MEGHRAJBHAI PARTHIBHAI.,G E B.	NOTICE SERVED,DELETED,RULE NOT RECD BACK,MR UM SHASTRI,MR KG SHETH,MS RV ACHARYA,MR DAKSHESH MEHTA,(MR DHAVAL K SHETH>
11734	FA/1745/2002	18/04/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	HURIBEN WD/O ANVARKHN NOORKHAN,MINOR ASHRAMKHAN ANVARKHAN BEING MINOR THRO' HIS MOTHER,RANGABEN WD/O NOORBHAI BHIKHABHAI,DELETED,RAJASINGH SOLANKI,THE NATIONAL INSURANCE CO.LTD.,PATEL MEGHRAJBHAI PARTHIBHAI	,RULE SERVED,MR UM SHASTRI,MR DAKSHESH MEHTA,MR ASHUTOSH R BHATT
11735	FA/1766/2002	11/01/2012	ORIENTAL INSURANCE CO.,	MR KK NAIR	LALAJI MOHANJI THAKOR,NATVARSINH JAWANJI VAGHELA,NATVARSINH JAWANJI VAGHELA	MR GM AMIN,MR MEHUL S SHAH,(MR SURESHM SHAH)
11736	FA/1769/2002	10/02/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MINOR DHAVAL JAYENDRABHAI DAVE,MINOR SHWETA JAYENDRABHAI DAVE,PRAGYABEN W/O JAYENDRABHAI DAVE,SHARDABEN KANAIYALAL DAVE,DELETED,VALLABHBHAI S PATEL	,NOTICE SERVED,MR ASHUTOSH R BHATT
11737	FA/1773/2002	02/09/2011	COSMOS DEVELOPMENT CORP.,	MR VIMAL M PATEL	AHMED ALI MIRSAHEBMINYA SAIYED,GULAMMURTAJA MIRSAHEBMINYA SAIYED,NAJARABBAS MIRSAHEBMINYA SAIYED,ABID HUSSAIN MIRSAHEBMINYA SAIYED,NAJBUNISHA D/O MIRSAHEBMIYA SAIYAD DELETED,FAKRUNISHA D/O MIRSAHEBMINYA SAIYAD,KANIJEMASUNA D/O MIRSAHEBMINYASAIYED,MAHALAXMI GROUP,BHOLABHAI PATEL,HIMMATBHAI KARAMSHIBHAI PATEL,MAHIMA CORP.	RULE SERVED,MR MC BHATT,(MR SK BUKHARI), (MR DM BHATT),MR JIGAR P RAVAL

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11738	FA/1774/2002	11/07/2017	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	SAMSUDDIN NANJIBHAI @ KALUBHAI NANJIBHAI,GAGUBHAI LAKHMANBHAI CHAVDA	RULE SERVED,MR DIVYESH SEJPAL
11739	FA/1775/2002	08/08/2008	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI)	KAMLESHBEN SURENDRASINH TOMAR,MINOR NEETU SURENDRASINH TOMARTHRO' RESP. NO.1,MINOR BEETU SURENDRASINH TOMARTHRO' RESP NO.1,MINOR RITU SURENDRASINH TOMAR THRO' RESP. NO.1,GANESH TRANSPORT COMPANY,INDIRABEN VIRENDRAKUMAR TRIVEDI	NOTICE SERVED,SERVED BY AFFIX(N),MR AV PRAJAPATI
11740	FA/1776/2002	08/08/2008	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KAMLESHBEN SURENDRASINGH TOMAR,MINOR NEETU SURENDRASINH TOMARTHRO' RESP. NO.1,MINOR BEETU SURENDRASINGH TOMAR THRO' RESP NO.1,MINOR RITU SURENDRASINH TOMAR THRO' RESP. NO.1,INDIRABEN VIRENDRAKUMAR TRIVEDI	NOTICE SERVED,SERVED BY AFFIX(N),MR AV PRAJAPATI
11741	FA/1777/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	NAYABEN, WIFE OF KHIMJIBHAI,RAMJI GOVINDBHAI RATHOD,M/S HEMANT GANGARAM & SURESH GANGARAM	NOTICE SERVED
11742	FA/1779/2002	27/02/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	KESARARAM RAJURAM CHUDHORY (JAT),MOHAN KESARARAM CHUDHORY (JAT),MOTILAL SEVARAM AGRAWAL,NEW INDIA ASSURANCE CO. LTD,MOHMED HANIF SIDDIQ AHMED,HASIL AHMED SAFIQ AHMED	NOTICE SERVED,(MR PN BAVISHI),MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
11743	FA/1780/2002	27/02/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	MULARAM RAGHUNATHRAM JAT (CHAUDHARY),PURADEVI MULARAM JAT (CHAUDHARY),DILIPSINH MULARAM JAT (CHUDHARAY),MOTILAL SEVARAM AGRAWAL,NEW INDIA ASSURANCE CO. LTD,MOHMED HANIF SIDDIQ AHMED,HASIL AHMED SAFIQ AHMED	NOTICE SERVED,(MR PN BAVISHI),MS AVANI S MEHTA
11744	FA/1781/2002	12/02/2018	LAND ACQUIRING BODY,	MR HS MUNSHAW	GIRISHCHANDRA GIRDHARLAL DESAI,	MR GM AMIN
11745	FA/1782/2002	12/02/2018	LAND ACQUIRING BODY,	MR HS MUNSHAW	RASIKLAL CHIMANLAL SHAH,NANDLAL HIRALAL GANDHI,PRABHAVATIBEN VITHALDAS SUTHAR	MR GM AMIN,MR TANVISH U BHATT
11746	FA/1783/2002	12/02/2018	LAND ACQUIRING BODY,	MR HS MUNSHAW	RAMANLAL HIRALAL GANDHI,	RULE SERVED
11747	FA/1786/2002	13/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	HIDDHARTH VINODRAI VASAVADA,ISHWARBHAI CHAGANBHAI RATHOD C/O FOREST RANGE,STATE OF GUJARAT	NOTICE SERVED,NOTICE UNSERVED
11748	FA/1788/2002	09/09/2008	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER	MS RV ACHARYA	HEIRS DECD. LAXMAN DEVSHI DIED DURING PENDECY OF SUIT,HEMKUNVERBEN LAXMANBHAI VACHHANI,PRAFULCHANDRA LAXMANBHAI VACHHANI,SURESHCHANDRA LAAXMANBHAI VACHHANI,ASHOKKUMAR LAXMANBHAI VACHHANI,PRATAPCHANDRA LAXMANBHAI VACHHANI,DAMAYANTI LAXMANBHAI VACHHANI,KUNDABEN LAXMANBHAI VACHHANI	,NOTICE SERVED,MR MB PARIKH
11749	FA/1789/2002	27/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	JAWAHAR MURLIDHAR RATHI,NARAYANBHAI S DESAI,EXECUTIVE ENGINEER,KISHAN KHEMCHAND SINDHI DELET.AS PER COURT ORDR.DTD.13-2-12.,MULCHAND KHEMCHAND SINDHI DELETED CT.ORDER,DTD.13-02-12.,ORIENTAL INSURANCE CO.LTD.	,GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MR BHARAT JANI,MR KK NAIR
11750	FA/1790/2002	11/02/2015	NATUBHAI LALJIBHAI SOLANKI,	MR DN PANDYA	MURTUMMIYA MOHMADMIYA MALEK,GUJARAT STATE TRANSPORT CO.,ASHOKBHAI RAJENDRARAY ZHA,ORIENTAL INSURANCE CO. LATD	NOTICE SERVED,MRS VASAVDATTA BHATT,MR SHASHIKANT S GADE,MR LR PATHAN

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11751	FA/1791/2002	26/02/2010	SURESHCHANDRA DAHYABHAI PATEL,HEMUBEN SURESHCHANDRA PATEL	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMANLAL VITHALDAS PATEL,AHMEDABAD MUNICIPAL CORP.	NOTICE SERVED,MARSHALL & ASSOCIATES
11752	FA/1793/2002	10/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	HEIRS AND LRS OF SHAHNAWAZ HAIDERALI GOVANI,RASIDA SHAHNAWAZ,MINOR ASAND SHAHNAWAZ THRO' RASIDA SHAHNAWAZ,MINOR KANIZFATEMA SHAHNWAZ THRO' RASIDA SHAHNAWAZ,HAIDERALI ALLIADIN GOVANI,ASHRAFBANU HAIDERALI GOVANI,GOVINDBHAI NANUBHAI GODASARA..,BHANUBHAI RAMJIBHAI GOVALIA..,HATIMBHAI IBRAHIMBHAI VORA.	,NOTICE SERVED,SERVED BY AFFIX(N),MR DIVYESH SEJPAL
11753	FA/1796/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	DURSINGBHAI KONJUBHAI MALVIA,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS&,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11754	FA/1797/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	SITARAMBHAI SONUBHAI MINOR THRO'HIS GUARDIAN KALTHIBEN,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11755	FA/1798/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	SURTABEN SONUBHAI MINOR THRO' HIS GUARDIAN KALTHIBEN,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11756	FA/1799/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANGIBEN JIVYABHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11757	FA/1800/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	ASHISHKUMAR DURSINGBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11758	FA/1801/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	YAMUNABEN @ YENUBEN DURSING BHAI MALVIS,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11759	FA/1802/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANUBHAI LAXMANBHAI PAVAR,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11760	FA/1803/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	CHINTUBHAI JIVYABHAI MINOR THRO'HIS GUARDIAN JIVYABHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11761	FA/1804/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	JAYSINGBHAI LAXMANBHAI,MINOR SUBHASHBHAI JAYSINGBHAI,MINOR SATRUBHAI JAYSINGBHAI,DOLATSINH PRATAPSINH JADAV,RANCHODBHAI PRABHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11762	FA/1805/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAMABEN JAYSINGBHAI,DECD.THRO'HER HEIRS,JAYSINGBHAI LAXMANBHAI,MINOR SUBHASHBHAI JAYSING,MINOR SHATRUBHAI JAYSINGBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	,RULE NOT RECD BACK,MR JOY MATHEW
11763	FA/1806/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	SUBHASHBHAI JAYSINGBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11764	FA/1807/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	DURSINGH KONJUBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11765	FA/1808/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAAMCHANDRA PUNYABHAI,JAYNABEN RAMCHANDRA,DOLATSINH PRATAPSINH JADAV,RANCHODBHAI PRABHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11766	FA/1809/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAVUBHAI VANYABHAI,THRO' GUARDIAN KAMDUBEN LAXMANBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11767	FA/1810/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAVUBHAI VANYABHAI,THRO' GUARDIAN KAMDUBEN LAXMANBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11768	FA/1811/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAVUBHAI VANYABHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
11769	FA/1812/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	KALTHUBEN SONUBHAI,SATYABHAI SONUBHAI.,MINOR SURTABEN SONUBHAI.,MINOR SITARAM SONUBHAI.,MINOR MIRABEN SONUBHAI.,MINOR TUKARAM SONUBHAI.,MINOR GANGUBEN SONUBHAI.,DOLATSINH PRATAPSINH JADAV.,RANCHHODBHAI PARBHUBHAI PATEL.SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11770	FA/1813/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	KALTHUBEN SONUBHAI.,SANTYABHAI SONUBHAI.,MINOR SURTABEN SONUBHAI,MINOR SITARAM SONUBHAI.,MINOR MIRABEN SONUBHAI.,MINOR TUKARAM SONUBHAI.,MINOR GANGUBEN SONUBHAI.,DOLATSINH PRATAPSINH JADAV.,RANCHHODBHAI PARBHUBHAI PATEL.SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11771	FA/1814/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	KAMDUBEN LAKSHMANBHAI,DEVCHANDBHAI LAKSHMANBHAI,JAYSINH LAKSHMANBHAI,MAANUBHAI LAKSHMANBHAI,MANUBHAI LAKSHMANBHAI,MINOR SONJIBHAI LAKSHMANBHAI, THRO'KAMDUBEN LAKSHMANBHAI,MINOR USIRAM LAKSHMANBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL,SATISH R.PATEL,JAGDISH R.PATEL	,RULE NOT RECD BACK,MR JOY MATHEW
11772	FA/1815/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	KAMDUBEN LAKSHMANBHAI,DEVCHANDBHAI LAKSHMANBHAI,JAYSINH LAKSHMANBHAI,MAANUBHAI LAKSHMANBHAI,MANUBHAI LAKSHMANBHAI,MINOR SONIJIBHAI LAKSHMANBHAI,MINOR USIRAM LAKSHMANBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL,SATISH R.PATEL,JAGDISH R.PATEL	,RULE NOT RECD BACK,RULE SERVED,MR JOY MATHEW
11773	FA/1816/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	SINDHUBEN BUDHYABHAI,MINOR MANUBHAI BUDHYABHAI.,MINOR SONUBHAI BUDHYABHAI.,MINOR CHINUBHAI BUDHYABHAI.,MINOR SHIVRAM BUDHYABHAI.,MINOR JANURAV BUDHYABHAI.,DOLATSINH PRATAPSINH JADAV.,RANCHHODBHAI PARBHUBHAI PATEL.SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11774	FA/1817/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	ITYABEN ITIYABHAI,MINOR ILAMBHAI,MINOR SANILBHAI,MINOR DILYABHAI,DOLATSINH,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11775	FA/1818/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAMCHANDRA PUNYABHAI PAWAR,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO' HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11776	FA/1819/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANUBHAI LAXMANBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11777	FA/1820/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	JIVYABHAI BAJUBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11778	FA/1821/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	SATYABHAI SONUBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11779	FA/1822/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAVUBHAI VANYABHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11780	FA/1823/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAMSANGBHAI GAJYABHAI,BAKLUBEN RAMSINGBHAI,DOLATSINH PRATAPSINH JADAV,RANCHODBHAI PRABHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11781	FA/1824/2002	27/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	BAKLUBEN RAMSINGBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL SINCE DECEASED THRO'HIS HEIRS,SATISH R.PATEL,JAGDISH R.PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR JOY MATHEW
11782	FA/1825/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	BADHARBHAI SHABHAI RATHOD,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED,MR MTM HAKIM
11783	FA/1826/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	KOKILABEN ARJUNSINGH RATHOD,MINOR KALUSINGH ARJUNSINGHH RATHOD THROUGH GUARDIAN AND,MINOR PRADIPSINGH ARJUNSINGH RATHOD THRO'HIS GUARDIAN AND,GULASINGH NANSINGH RATHOD,DAHIBEN NANSINGH RATHOD,LALABHAI UDHABHAI RATHOD,M/S. JEMINI TRANSPORT CO. PROP.NARENDRAKUMAR KESHAVLAL	NOTICE SERVED,RULE SERVED,MR MTM HAKIM
11784	FA/1827/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAVINDRABHAI CHANDUBHAI RATHOD,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED,MR MTM HAKIM
11785	FA/1828/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	PRAVINBHAI AMARSINH GOHIL,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED
11786	FA/1829/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	UDAYSINGH KABHAI PARMAR,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED,MR MTM HAKIM
11787	FA/1830/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	BHARATSINGH SOMBHAI GOHIL,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED,MR MTM HAKIM
11788	FA/1831/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	CHANCHALBEN W/O FATESINGH GOHIL,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED,MR MTM HAKIM
11789	FA/1832/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANGALSINGH AMARSINGH RATHOD.,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE SERVED,MR MTM HAKIM
11790	FA/1833/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	JALAMBHAI ANOPBHAI NAYAKA THROUGH DECD. HEIRS.,SONIBEN WD/O. JALAMBHAI ANOPBHAI NAYAKA,MINOR LILABEN JALAMBHAI NAYAKA,MINOR GULABBHAI JALAMBHAI NAYAKA,MINOR DEVIBEN JALAMBHAI NAYAKA,MINOR ARJUNBHAI JALAMBHAI NAYAKA,REVABEN ANOPBHAI NAYAKA,ANOPBHAI CHAGANBHAI NAYAKA,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	,RULE SERVED,MR MTM HAKIM
11791	FA/1834/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	DASHRATHBEN VIJAYSINGH RATHOD,UDEYSINGH KOYABHAI RATHOD,SAIJIBEN UDEYSINGH RATHOD,LALABHAI UDHABHAI RATHOD,M/S. JEMINI TRANSPORT CO. PROP.NARENDRAKUMAR KESHAVLAL	RULE SERVED
11792	FA/1835/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANIBEN JAGABHAI CHAMARI,NANABHAI JAGABHAI CHAMAR,MINOR SOMABHAI JAGABHAI CHAMAR,MINOR BUDHABHAI JAGABHAI CHAMAR,MINOR AMARABHAI JAGABHAI CHAMAR,LALABHAI UDHABHAI RATHOD,JRMINI JEMINI TRANSPORT CO.	RULE SERVED
11793	FA/1836/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	VIKRAMSINGH PRABHATSINGH GOHIL,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	NOTICE SERVED
11794	FA/1837/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	SURAJBEN WD/O UDEYSINGH BECHARBHAI RATHOD,PRAVINSINGH UDEYSING RATHOD,LALABHAI UDHABHAI RATHOD,M/S.JEMINI TRANSPORT CO. PROP.NARENDRAKUMAR KESHAVLAL	NOTICE SERVED,RULE SERVED

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11795	FA/1838/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	BHIKHIBEN WD/O AMARSINGHD,MINOR SANGITABEN THRO'HER GUARDIAN AND MOTHER BHIKHIBEN,CHANDRASINGH RAMSINGH RATHOD,LALABHAI UDHABHAI RATHOD,M/S. JEMINI TRANSPORT CO. PROP.NARENDRAKUMAR KESHAVLAL	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED
11796	FA/1839/2002	05/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	PARVATSINGH DHULSINGH CHAUHAN,LALABHAI UDHABHAI RATHOD,JEMINI TRANSPORT CO.	RULE NOT RECD BACK,RULE SERVED
11797	FA/1841/2002	23/02/2012	NEW INDIA ASSURACE CO. LTD,	MR VIBHUTI NANAVATI	FARIDABEN HAROON @ IBRAHIM LOHAR W/O HAROON @ IBRAHIM,MINOR SABANA HAROON @ IBRHIM LOHAR D/O LATE HAROON,MINOR SARFAROZ HAROOM @ IBRHIMLOHAR D/O LATE HAROON,MINOR AATIFHUSEN HAROON @ IBRAHIM LOHAR S/O HAROON,MINOR SAYNA HAROON @ IBRAHIM LOHAR D/O LATE HAROON,SANARABAI JASAB LOHAR M/O LATEHAROON,SULEMAN JASAB LOHAR B/O LATE HAROON,SAVA SAKHYA JHARU C/O PRADEEP ROADWAYS	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11798	FA/1844/2002	13/02/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHAVRIDEVI HANUMANRAM BISHNOY,JAMNABEN HANUMANRAM BISHNOY MINOR D/O HANUMANRAM BISHNOY,THAKRARAM JETHARAM BISHNOY,CHANANANIDEVI THAKRAM BISHNOY MOTHER OF HANUMAN BISHNOY,DEEPARAM GANARAM	NOTICE SERVED,NOTICE SERVED BY DS,MR HARSHIT S TOLIA
11799	FA/1845/2002	13/02/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KHEMABHAI RATNABHAI KACHI (THAKARDA),AMBABEN DHRAMSIBHAI KACHI (THAKARDA),SURESHBHAI DHARAMSIBHAI KACHI (THAKARDA)MINOR THRO'RESP.NO.2,MAYABEN DHARAMSIBHAI KACHI (THAKARDA)MINOR THRO'RESP.NO.2,VIKRAMBHAI BHIKHABHAI RATHOD	NOTICE SERVED,NOTICE SERVED BY DS,MR VIPUL S MODI
11800	FA/1852/2002	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	HIMATBHAI DUDABHAI GOHIL,MINOR KAILASHBEN HIMATBHAI,MINOR GULABBHAI HIMATBHAI,LIMBABHAI AMRISHBHAI,HASMMIYA RAZAKMIYA SAIYED	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR HARSHIT S TOLIA
11801	FA/1853/2002	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	HIMATBHAI DUDABHAI GOHIL,MINOR KAILASHBEN HIMATBHAI,MINOR GULABBHAI HIMATBHAI,LIMBABHAI AMRISHBHAI,HASMMIYA RAZAKMIYA SAIYED	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR HARSHIT S TOLIA
11802	FA/1857/2002	29/08/2013	KHENGAR SUKHABHAI AYAR,	(MR SANDEEP N BHATT)	SHAMBHUBHAI CHOJABHAI AYAR,NEW INDIA INSURANCE CO.LTD.,VINODKUMAR BABULAL BHANSHALI,ORIENTAL INSURANCE CO LTD.,JASHIBEN MAYAJAR AYAR	NOTICE SERVED,MR RAJNI H MEHTA,MR VIBHUTI NANAVATI,MR MEHUL S SHAH,(MR SURESHM SHAH)
11803	FA/1858/2002	27/08/2012	LAXMIBEN SHAMJI @ BABU KANA AAYAR,KANA RAMJI AYAR,VINZABEN KANA AYAR,RAJESH SHAMJI AYAR,RAJIBAI SHAMJI AYAR,DHANJI SHAMJI AYAR,SHAMBHU SHAMJI AYAR,RAMESH SHAMJI AYAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	GANI ISHA KUMBHAR,VALABHAI NONDHABHAI CHAVDA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MS MEGHA JANI
11804	FA/1859/2002	12/12/2012	ALABHAI RAKHYA AYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GANI ISHA KUMBHAR,VALABHAI NONDHABHAI CHAVDA,NEW INDIA ASSURANCE CO. LTD.	(MR BD KARIA),MS MEGHA JANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11805	FA/1861/2002	11/08/2014	DILIP DAMJI POMAL,	MR CH VORA	VELJI RAMJI KERAI PATEL,NEW INDIA ASSURANCE CO LTD.,DEVJI K VARSANI,DIED THRO'HIS HEIRS,SURESH DEVJI VARSANI	,NOTICE SERVED,MR NAGESH C SOOD
11806	FA/1863/2002	06/02/2008	HANSABEN SANDEEPBHAI BODIWALA,MINOR RAVI S/O SANDEEPBHAI BODIWALA	(MR MB GANDHI)	NARENDRA K PATEL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
11807	FA/1864/2002	06/03/2012	KESHABHAI KARSANBHAI PARMAR,KESHABEN KESHABHAI PARMAR,MINOR DASHRATBHAI KESHABHAI PARMAR,MINOR BHAVNABEN KESHABHAI PARMAR,MINOR KIRITBHAI KESHABHAI PARMAR	MR PR JANI	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	NOTICE SERVED,MR RR MARSHALL
11808	FA/1865/2002	30/01/2012	RAVAL KALABHAI MADHABHAI,	MR JV JAPEE	ASHOKKUMAR DHULABHAI RAVAL,RAMAJI DITAJI VANAJARA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
11809	FA/1866/2002	06/03/2012	LAXMIBEN RAGHUBHAI PARMAR,	MR PR JANI	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	NOTICE SERVED,MR RR MARSHALL
11810	FA/1868/2002	09/04/2013	HEIRS OF DECD.MANISHANKAR GIRJASHANKAR,GIRJASHANKAR DEVSHANKAR PANDYA,KAMLABEN GIRJASHANKAR PANDYA	MR DIVYESH SEJPAL	OGHABHAI BHAGABHAI HARKAT,BHAVESHBHAI T. TRIVEDI,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MS SONAL D VYAS
11811	FA/1869/2002	29/06/2017	MADHUKARBHAI SHADASHIVRAM DOKLE,GUNVANTIBEN MADHUKARBHAI DOKLE	MR SANDIP C SHAH	NOORBHAN JAWANKHAN MULTANI,JAYNARAYAN B RADHICHAND,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MR RK MISHRA,MR EE SAIYED
11812	FA/1870/2002	01/03/2016	DHAVAL DEVENDRABHAI DAVE,ANKITA DEVENDRABHAI DAVE,NAYANABEN DEVENDRABHAI DAVE,RAMABEN JAYANTIBHAI DAVE	MR.HIREN M MODI	ARUNKUMAR K SINGH C/O BIRBALSING SEMSINGAR,BIRBALSING M SING,ORIENTAL INSURANCE CO. LTD	RULE UNSERVED,MR BS PATEL,MS AMEE YAJNIK
11813	FA/1871/2002	21/10/2015	GSRTC,	MRS VASAVDATTA BHATT	KISHORBHAI BHIMSINH ATODARIYA,KINJAL KISHORSINH ATODARIYA,VIVEKSINH KISHORSINH ATODARIYA,RAMBHAI MOHANBHAI KHANT	NOTICE SERVED,MR JA ADESHRA,MR DIPAN DESAI,MR ASHUTOSH R BHATT
11814	FA/1872/2002	11/02/2015	GSRTC,	MRS VASAVDATTA BHATT	NATUBHAI LALJIBHAI SOLANKI,MUTUMIYA MOHMADMIYA MALEK,ASHOK RAJENDRARAY ZHA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MR DN PANDYA,MR SHASHIKANT S GADE,MR LR PATHAN
11815	FA/1873/2002	17/12/2008	GSRTC,	MR ASHISH M DAGLI	HEIRS OF DECD. JERAMBHAI KHIMJIBHAI,TEJUBEN JERAMBHAI VADHER,MINOR MINA J VADHER,MINOR SHILPA J VADHER,MINOR PARESH J VADHER,MINOR SONAL J VADHER,MINOR BHAVESH J VADHER,MINOR BHAVNA J VADHER,VALIBEN KHIMJIBHAI,GHANSHYAMBHAI M PATEL,UNITED INDIA INSURANCE CO. LTD	,(MR PV NANAVATI),MS PAURAMI B. SHETH
11816	FA/1874/2002	29/08/2008	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.VALIMAMAD BHURA,JINATBAI UMAR,GULAMHUSEIN UMAR,FARIDA UMAR,MAHERUN UMAR,OCEANTIC SHIPPING SERVICE	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11817	FA/1875/2002	05/07/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BINITABEN DIGANTBHAI SHAH,AESHA DIGANTBHAI SHAH,MINOR THRO'BINITABEN D SHAH,TARABEN RASIKLAL SHAH,KASHISH DIGANT SHAH,MINOR THRO'BINITABEN D SHAH,CHHANABHAI RANCHHODBHAI,RANCHHODBHAI SAGRAMBHAI PATEL,DELETED VIDE ORDER BELOW EXH.27,LAXMANSINGH MANGUBHA ZALA	,NOTICE SERVED,MR ASHUTOSH R BHATT
11818	FA/1881/2002	21/02/2012	AHMEDABAD MUNI.CORPO.,TRANSPORT MANAGER,KARAMSHIBHAI BHARVABHAI RABARI	MR RR MARSHALL	JIGISHABEN CHANDRAVADAN ACHARYA,AJAYKUMAR AMRATLAL PATEL,AMRATLAL MANGALDAS PATEL,ORIENTAL INSURANCE CO.LTD.	NOTICE UNSERVED,MR RAJNI H MEHTA,MR SANDIP C SHAH
11819	FA/1885/2002	05/03/2012	NEW IDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	HEIRS OF DECD.RATANJISINH B GOHIL,KRUSHNABA RANJITSINH GOHIL,YOGENDRASINH RANJITSINH GOHIL,JAYENDRASINH RANJITSINH GOHIL,BALVANTSINH KHODUBHA GOHIL,KUVARBA B GOHIL,G.S.R.T.C.,R.H.AGRAVAL,JAYESH R AGRAVAL,SHIVAJI PADA INQWALE,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MS HINA DESAI,MS ROOPAL R PATEL
11820	FA/1886/2002	05/03/2012	NEW IDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	AMARSINH R SOLANKI,G.S.R.T.C.,R.H.AGRAVAL,JAYESH R AGRAVAL,SHIVAJI PADA INQWALE,UNITED INDIA INSURANCE CO LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MS HINA DESAI,MS ROOPAL R PATEL
11821	FA/1891/2002	03/12/2010	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL NATHIBEN HARGOVAN DHANABHAI	GOVERNMENT PLEADER,MR MD VAKIL
11822	FA/1892/2002	03/12/2010	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL PRABHUDAS RANCHODDAS	GOVERNMENT PLEADER,MR MD VAKIL
11823	FA/1893/2002	03/12/2010	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL BHAGVANBHAI JIVABHAI	GOVERNMENT PLEADER,MR MD VAKIL
11824	FA/1894/2002	03/12/2010	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL BALDEVBHAI BHABHIDAAS	GOVERNMENT PLEADER,MR MD VAKIL
11825	FA/1895/2002	03/12/2010	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SPL.LAQ OFFICER,PATEL GANESHBHAI VITTALBHAI	GOVERNMENT PLEADER,MR MD VAKIL
11826	FA/1896/2002	03/04/2008	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	SHANTUBEN DIYALBHAI,SHANTIBHAI DIYALBHAI,DELETED.,DHANJIBHAI DIYALBHAI,PRAKASHBHAI B. DHOLAKIA,ODHABHAI M. PAEL	NOTICE SERVED,DELETED,MR DIVYESH SEJPAL,(MR NIRZAR S DESAI)

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11827	FA/1898/2002	29/10/2015	ORIENTAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	RANJANBEN DINESHBHAI PATEL,H J KAMDAR,PRAFULLABEN B PATEL,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR AMIT N PATEL
11828	FA/1899/2002	17/02/2014	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	MRS. VARSHA BHARATKUMAR BHATT,MINOR RAVINDRA BHARATKUMAR,SUNDARLAL BHAGWANJI BHATT,KANTABEN SUNDERLAL BHATT,SANGITA SUNDERLAL BHATT,LALMOHMAD USMANKHAN MAKRANI AT KARAWAD TAL KHERWADA,MOHMAD SALIM IBRAHIMBHI SUTHAR,SURENDRAN NAIR,SAIYAD BARKAT NUR(OWNER OF MARUTI CAR),THE ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR KK NAIR,MS. SHAILI A KAPADIA
11829	FA/1900/2002	17/02/2014	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	SAIYED BARKAT NOOR,LAL MOHMAD USMANKHAN MAKRANI AT KARAWADA TAL KHERWAD,MOHMAD SALIM IBRAHIMBHAI SUTHAR	NOTICE SERVED,NOTICE UNSERVED
11830	FA/1901/2002	17/02/2014	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	A SURENDRAN NAIR OFFICE AT :,LAL MOHMAD USMANKHAN MAKRANI AT KARAWAD TAL KHERWADA DIST,MOHMAD SALIM IBRAHIMBHAI SUTHAR,THE ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR,MS. SHAILI A KAPADIA
11831	FA/1904/2002	30/09/2008	GOPISINH MATHURBHAI DAMOR,	MR HM PARIKH	SATISHKUMAR ISHWARLAL PATEL,EXECUTIVE ENGINEER,THE NEW INDIA INSURANCE CO.	NOTICE SERVED,MR GM JOSHI,MR MEHUL H RATHOD,MS LILU K BHAYA
11832	FA/1908/2002	09/04/2012	JACOB GEORGE,	MR PR JANI	AMAR CONSUMER CO- OP SOCIETY LTD,UNITED INDIA INSURANCE CO. LTD	MR VIBHUTI NANAVATI
11833	FA/1934/2002	20/09/2010	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	MASKOT HOTELS LTD.,	NOTICE SERVED
11834	FA/1936/2002	14/03/2012	G.S.R.T.C,	MRS VASAVDATTA BHATT	RADHABAI CHHEDILAL SHARMA W/O CHEDILAL NIMAKLAL SHARMA,ANIL NIMAKLAL SHARMA,B/O DECD.CHHEDULAL SHARMA,TULAJASHANKAR PREBHUSHANKAR DAVE	NOTICE SERVED,DELETED,(MR SURESHM SHAH)
11835	FA/1937/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	VANDANABEN WD/O PARSHOTTAMBHAIMANGALBHAI,MINOR RAJESH PARSHOTTAMBHAI MISTRY.,MINOR DHARMENDRA. PARSHOTTAM MISTRY.,DHANUBEN, WD/O MANGALBHAI,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	MR DN PANDYA,MR JITENDRA MALKAN
11836	FA/1938/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	RAVJIBHAI VITHTHALBHAI RATHOD VASAVA,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	MR DN PANDYA,MR JITENDRA MALKAN
11837	FA/1939/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	SHANUBHAI VITHTHALBHAI PATEL,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	NOTICE SERVED,MR JITENDRA MALKAN
11838	FA/1940/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	SALIM JISAAB RAJ,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	MR DN PANDYA,MR JITENDRA MALKAN
11839	FA/1941/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	RASULL JASBHA RAJ,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	MR DN PANDYA,MR JITENDRA MALKAN
11840	FA/1942/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	GOVINDBHAI AMARSANG GOHIL,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	MR DN PANDYA,MR JITENDRA MALKAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11841	FA/1943/2002	11/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	KASAMBHAI KHANSAAB,IQBAL IBRAHIM PATEL,AHMEDBHAI IBRAHIMBHAI GODAR	MR DN PANDYA,MR JITENDRA MALKAN
11842	FA/1947/2002	08/08/2008	REGIONAL DIRECTOR,	MR HEMANT S SHAH	MANGALIPRASAD RAMLAL,	RULE UNSERVED
11843	FA/1952/2002	05/10/2009	SHARDABEN NARANBHAI RATHWA,NIRUBEN NARANBHAI RATHWA,SARLABEN NARANBHAI RATHWA,KUMUDBEN NARANBHAI RATHWA	MR DN PANDYA	PALAV SYNTHETICS PVT LTD,	MR DHIRAJ M PATEL
11844	FA/1953/2002	22/06/2017	ORIENTAL INSURANCE COMPANY LTD,	MS AMEE YAJNIK	URMILABEN PARSHOTTAMBHAI TANNA,MINOR KAMANA PARSHOTTAMBHAI TANNA,MINOR DHAVAL PARSHOTTAMBHAI TANNA,JADEJA DILIPSINGH TAKHUBHA,INDRAJITSINGH GOVUBHA GOHIL,MANJIBHAI BHIKHABHAI PATEL,SHANKERBHAI RAVAJIBHAI BARIYA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR DAKSHESH MEHTA,MR PANKAJ R DESAI
11845	FA/1954/2002	22/06/2017	ORIENTAL INSURANCE COMPANY LTD,	MS AMEE YAJNIK	URMILABEN PARSHOTTAMBHAI TANNA,JADEJA DILIPSINGH TAKHUBHA,INDRAJITSINGH GOVUBHA GOHIL,MANJIBHAI BHIKHABHAI PATEL,SHANKERBHAI RAVAJIBHAI BARIYA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR DAKSHESH MEHTA,MR PANKAJ R DESAI
11846	FA/1955/2002	07/05/2012	NEW INDIA ASSURANE CO. LTD,	MS LILU K BHAYA	DASHRATHSINGH PRUTHVISHINGH RATHOD,GULAM ABBAS RASULMIYA CHAUHAN	NOTICE SERVED,MR ASHUTOSH R BHATT
11847	FA/1956/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD.UMESHBHAI BHIKHABHAI,BHIKHABHAI LALJIBHAI,KANTABEN BHIKHABHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MS MEGHA JANI,(MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MR PALAK H THAKKAR
11848	FA/1957/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. NARSHIBHAI RAGHAVBHAI MIYANI.,DUDHIBEN RAGHAVBHAI MIYANI,MINOR PRAKASH RAGHAVBHAI MIYANI THRO' DUDHIBEN R MIYANI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),(MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MR PALAK H THAKKAR
11849	FA/1958/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. DEVKUVARBEN NARSHIBHAI,DUDHIBEN RAGHAVBHAI MIYANI,MINOR PRAKASH RAGHAVBHAI MIYANI THRO' DUDHIBEN R MIYANI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),(MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11850	FA/1959/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. MINOR ILESH NARSHIBHAI,DUDHIBEN RAGHAVBHAI MIYANI,MINOR PRAKASH RAGHAVBHAI MIYANI THRO' DUDHIBEN R MIYANI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),(MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MR PALAK H THAKKAR
11851	FA/1960/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. ASHMITA NARSHIBHAI.,DUDHIBEN RAGHAVBHAI MIYANI,MINOR PRAKASH RAGHAVBHAI MIYANI.,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),(MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MR PALAK H THAKKAR
11852	FA/1961/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. SAJESANG @ SAJABHAI MANSANGBHAI,MANSANGBHAI BHIMBHAI,SANTOKBEN MANSANGBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MR PALAK H THAKKAR
11853	FA/1962/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. RAMESHCHANDRA RAMJIBHAI,PATEL RAMJIBHAI NARANBHAI,PATEL MANSABEN RAMJIBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MS MEGHA JANI,MR PALAK H THAKKAR
11854	FA/1963/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. SAROJBEN SAJESANGBHAI.,MANSANGBHAI BHIMABHAI,SANTOKBEN MANSAGBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MR PALAK H THAKKAR
11855	FA/1964/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. HANSABEN RAMESHCHANDRABHAI,RAMJIBHAI NARANBHAI,MANSABEN RAMJIBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MS MEGHA JANI,MR PALAK H THAKKAR
11856	FA/1965/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. LOKENDRA SAJESANGBHAI,MANSANGBHAI BHIMABHAI,SANTOKBEN MANSANGBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MS MEGHA JANI,MR PALAK H THAKKAR
11857	FA/1966/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. HIRAL RAMESHBHAI.,RAMJBHAI NARANBHAI,MANSABEN RAMJIBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MS MEGHA JANI,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11858	FA/1967/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD.NMRATA @ GUDDI RAMESHCHANDRA,RAMJIBHAI NARNABHAI,MANSABEN RAMJIBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MS MEGHA JANI,MR PALAK H THAKKAR
11859	FA/1968/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. VIRENDRABHAI SAJESANGBHAI.,MANSANGBHAI BHIMBHAI,SANTOKBEN MANSANGBHAI,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR,MS MEGHA JANI,MR PALAK H THAKKAR
11860	FA/1969/2002	19/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD.JIGNESHBHAI MADHUSUDANBHAI.,RANJANBEN @ RAJLABEN JIGNESHBHAI.,MINOR KHYATI JIGNESHBHAI THRO'RANJANABEN,MINOR VAIBHAV JIGNESHBHAI THRO' RANJANABEN,TARSHANJ SHOLAJI THAKOR,BIPINBHAI R PATEL,VIPUL VASANTRAI JOSHI,UNITED INDIA INSURANCE CO LTD.	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MS MEGHA JANI,MR PALAK H THAKKAR
11861	FA/1974/2002	12/08/2014	DEENABEN NATWARBHAI GUARD.OF MINOR RASHMIBEN JAYANTIBHAI,LAXMIBEN NATWARBHAI,DEENABEN NATWARBHAI,RAMILABEN NATWARBHAI	MR DN TRIVEDI	BAKAJI ALIAS FULAJI CHUTARJI CHAVADA,PRAKASHBHAI BABUBHAI NAYAK,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA
11862	FA/1975/2002	13/02/2012	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	MAVJIBHAI PETHABHAI KOLI,NAVIBEN MAVJIBHAI KOLI,UMAR ISMAIL	NOTICE SERVED,MR.HIREN M MODI
11863	FA/1976/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHANTABEN WD/O GORDHANBHAI PARSHOTTAMBHAI,HASMUKHBHAI GORDHANBHAI PATEL,SUREKHABEN HASMUKHBHAI PATEL,MILANKUMAR HASMUKHBHAI PATEL,ARVINDBHAI GORDHANBHAI PATEL,MANUBHAI CHHAGANBHAI VALALND,HARIVADAN VITHALDAS KHATRI,MUKESHBHAI N DAVE,GOVT.OF GUJARAT,DY.DIRECTOR,UNITED INDIA INSURANCE CO LTD.	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
11864	FA/1977/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	BHATT SURESBHAI PRANSHANKAR,MANUBHAI CHHAGANBHAI VALAND,HARIVADAN VITHALDAS KHATRI,MUKESHBHAI N. DAVE,BALVANTSINH M. JADAV,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR HM PARIKH
11865	FA/1978/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	RANCHODBHAI NANALAL PATEL THROUGH HIS LRS,RAMESHBHAI RANCHODBHAI PATEL,HASMUKHBHAI GORDHANBHAI PATEL (DELETED AS PER COURT ORDER,ARVINDBHAI GORDHANBHAI PATEL (DELETED AS PER COURT ORDER,MANUBHAI CHHAGANBHAI VALALND,HARIVADAN VITHALDAS KHATRI,MUKESHBHAI N DAVE,GOVT.OF GUJARAT,DY.DIRECTOR,UNITED INDIA INSURANCE CO LTD.	,GOVERNMENT PLEADER,NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11866	FA/1979/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	HANSABEN RAMANBHAI SOYANTER,BIPINCHANDRA RAMANLAL,MAHESHBHAI RAMANLAL SOYANTAR,SOMABHAI NARSINHBHAI SOYANTAR,MULJIBHAI SOMABHAI SOYANTAR,HARIVADAN VITHALDAS KHATRI,MUKESHBHAI N. DAVE,DY.DIRECTOR,UNITED INDIA INSURANCE CO LTD.	GOVERNMENT PLEADER,DELETED,RULE SERVED,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR VIBHUTI NANAVATI,MR P J YAGNIK
11867	FA/1980/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	MUKESHBHAI RAMESHCHANDRA DAVE,MANUBHAI CHHAGANBHAI VALAND,HARIVADAN VITHALDAS KHATRI,STATE INSTITUTE OF EDUCATION TECHNOLOGY,UNITED INDIA INSURANCE COMPANYLTD.	GOVERNMENT PLEADER,RULE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR ASHISH H SHAH
11868	FA/1981/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	SHARDABEN WD/O PARSHOTTAMBHAI SHANKARBHAI PATEL,HASMUKHBHAI GORDHANBHAI PATEL,MUKESHBHAI PURSHOTTAMBHAI PATEL,PUSHPABEN PURSHOTTAMBHAI PATEL,KALAVATIBEN DILIPBHAI PATEL,MUKESHBHAI M DAVE,DY. DIRECTOR,GOVT. OF GUJARAT,UNITED INDIA INSURANCE CO LTD.,MUKESHBHAI CHHAGANBHAI VALAND,HARIVADAN VITHALDAS KHATRI,	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR MTM HAKIM
11869	FA/1982/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	MAGANBHAI GORDHANBHAI PATEL,MUKESHBHAI M DAVE,DY. DIRECTOR C/O STATE INSTITUTE OF EDU.,GOVT. OF GUJARAT,UNITED INDIA INSURANCE CO.LTD.,MUKESHBHAI CHHAGANBHAI VALAND,,HARIVADAN VITHALDAS KHATRI,	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR MTM HAKIM
11870	FA/1983/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	RAMANBHAI KALIDAS PATEL,MUKESHBHAI M DAVE,,DY. DIRECTOR, C/O. STATE INSTITUTE OF,GOVT. OF GUJARAT,UNITED INDIA INSURANCE CO.LTD.,MUKESHBHAI CHHAGANBHAI VALAND,,HARIVADAN VITHALDAS KHATRI,	GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR MTM HAKIM
11871	FA/1984/2002	03/07/2015	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	TARABEN BAKORBHAI PATEL,RAJESHBHAI BAKORBHAI PATEL,MUKESHBHAI M. DAVE,DY. DIRECTOR, C/O. STATE INSTITUTE OF,GOVT. OF GUJARAT,UNITED INDIA INSURANCE COMPANYLTD.,MUKESHBHAI CHHAGANBHAI VALAND,,HARIVADAN VITHALDAS KHATRI	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11872	FA/1990/2002	07/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HAMID DARIYAKHAN HALEPOTRA S/O LATE AMINABEN DARIYAKHAN,HALIMBHAI HAMID HALEPOTRA HEIRS OF DECD.R.1,ABDULKALAM HAMID HALEPOTRA HEIRS OF DECD.R.1,IQBAL HAMID HALEPOTRA HEIRS OF DECD.R.1,RAMZAN DARIYAKHAN HALEPOTRA S/O LATE AMINABEN DARIYAKHAN,UMAR DARIYAKHAN HALEPOTRA S/O LATE AMINABEN DARIYAKHAN,AMAD DARIYAKHAN HALEPOTRA S/O LATE AMINABEN DARIYAKHAN,RAFIK ISMAIL ODHEJA,ISMAIL MAMAD BAKALI	NOTICE SERVED,(MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MR.HIREN M MODI
11873	FA/2002/2002	25/01/2012	GSRTC,	MS ROOPAL R PATEL	BHAGABHAI NEMABHAI PATEL,BALBHADRA RAJARAM MISHRA (S.T.DRIVER)	NOTICE SERVED
11874	FA/2003/2002	05/11/2015	HEIRS OF DECD. DEVILAL SAGARMAL PATWA,NIRMAL DEVILAL PATWA,VARDHMAN DEVILAL PATWA,ANITABEN DEVILAL PATWA,JITENDRA DEVILAL PATWA,PRADIP DEVILAL PATWA	(MR NS SHETH)	HIMATGIRI RAMGIRI GOSWAMI,STATE ROAD TRANSPORT CORP. OF GUJARAT,GHANSHYAMBHAI NARSIDAS PATEL,KANTIBHAI CHHAGANLAL ALIAS CHHOTALAL PATEL,BHAVNAGAR CO.OP.BANK LIMITED,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS LILU K BHAYA,MS MONALI H BHATT
11875	FA/2004/2002	05/11/2015	RAHUBHAI NIRMALBHAI PATWA,	(MR NS SHETH)	HIMATGIRI RAMGIRI GOSWAMI,STATE ROAD TRANSPORT CORP. OF GUJARAT,GHANSHYAMBHAI NARSIDAS PATEL,KANTIBHAI CHHAGANLAL ALIAS CHHOTALAL PATEL,BHAVNAGAR CO.OP.BANK LIMITED,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS MONALI H BHATT
11876	FA/2005/2002	05/11/2015	HEIRS OF DECD. PRABHAVATI DEVILAL PATWA,NIRMAL DEVILAL PATWA,VARDHMAN DEVILAL PATWA,ANITABEN DEVILAL PATWA,JITENDRA DEVILAL PATWA,MINOR PRADIT DEVILAL PATWA THRO' NIRMAL DEVILAL PATWA	(MR NS SHETH)	HIMATGIRI RAMGIRI GOSWAMI,STATE ROAD TRANSPORT CORP. OF GUJARAT,GHANSHYAMBHAI NARSIDAS PATEL,KANTIBHAI CHHAGANLAL ALIAS CHHOTALAL PATEL,BHAVNAGAR CO.OP.BANK LIMITED,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS MONALI H BHATT
11877	FA/2006/2002	05/11/2015	JITENDRA DEVILAL PATWA,	(MR NS SHETH)	HIMATGIRI RAMGIRI GOSWAMI,STATE ROAD TRANSPORT CORP. OF GUJARAT,GHANSHYAMBHAI NARSIDAS PATEL,KANTIBHAI CHHAGANLAL ALIAS CHHOTALAL PATEL,BHAVNAGAR CO.OP.BANK LIMITED,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS MONALI H BHATT
11878	FA/2012/2002	02/12/2015	AHMEDABAD MUNICIPAL CORPORATION,	NOTICE SERVED,MS JIRGA D JHAVERI	SHEMSHUDDIN AHMEDJI DEVDIWALA SINCE DECD.THRU HIS HEIRS,LRS.,NASIYABEN SEMSUDDIN DEVDIWALA W/O SEMSUDDIN DEVIDIWALA,SABIRABHAI SEMSUDDIN DEVDIWALAS/O SEMSUDDIN DEVIDIWALA,FIROZ SEMSUDDIN DEVDIWALA S/O SEMSUDDIN DEVIDIWALA,HAROON SEMSUDDIN DEVIDIWALA S/O SEMSUDDIN DEVIDIWALA,YASIN SEMSUDDIN DEVDIWALA S/O SEMSUDDIN DEVIDIWALA,NOORJEHAN SEMSUDDIN DEVDIWALA D/O SEMSUDDIN DEVIDIWALA,SAFOORA SEMSUDDIN DEVIDIWALA D/O SEMSUDDIN DEVIDIWALA,AABEDA SEMSUDDIN DEVIDIWALA	NOTICE SERVED,RULE UNSERVED,MS DISHA N NANAVATY
11879	FA/2016/2002	12/03/2019	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	HEIRS OF DECD.VINUBHAI RAMJIBHAI,RAMJIBHAI JERAMBHAI,JEDIBEN RAMJIBHAI,SABIRALI HUSEINALI,SAHDEVSINH BHARATSINH	,NOTICE SERVED,DS AFF.NOT FILED (R),MR HARSHIT S TOLIA
11880	FA/2017/2002	12/03/2019	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	HEIRS OF DECD.VIRAMDEV SANDEVSINH,SAHDEVSINH VIRAMDEVSINH,INDRABA SAHDEVSINH,SABIRALI HUSEINALI,SAHDEVSINH BHARATSINH	,NOTICE SERVED,NOTICE UNSERVED,MR HARSHIT S TOLIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11881	FA/2018/2002	25/01/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR ADIL R MIRZA	REKHABEN W/O DINESHBHAI KALABHAI VAGHELA,MINOR DHARMENDRA DINESHBHAI VAGHELA,MINOR ASHA DINESHBHAI VAGHELA,MINOR JAGRUTI DINESHBHAI VAGHELA,MINOR KIRAN DINESHBHAI VAGHELA,KESHARBEN KALABHAI VAGHELA DEL. AS PER CRT.ORD.DT.25.1.12,AMRUTLAL B PATEL DELETED AS PER COURT ORD.DT.25.1.2012	NOTICE SERVED,DELETED,MR MITESH R AMIN
11882	FA/2024/2002	13/02/2012	RUBINABEN HANDIBHAI CHRISTIAN,NELSON HANDIBHAI CHRISTIAN	MR AV PRAJAPATI,MR DN TRIVEDI	BAKAJI @ FULAJI CHATURJI CHAVDA,PRAKASHBHAI BABUBHAI NAYAK,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA
11883	FA/2025/2002	29/06/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	YOGINIBEN W/O MAHENDRASINH BHAGWATSINH JADEJA,HARVEDSINH MAHENDRASINH JADEJA,HETAL MAHENDRASINH JADEJA,BHAGWATSINH JETHIBHAI JADEJA (RES. NO. 4, DELETED AS PER COURT ORDER DT.07/01/2014),LILABA BHAGWATSINH JADEJA,HIRAJI KAPURJI PADHIAR(RES. NO.6, DELETED AS PER COURT ORDER DT.07/01/2014),UDAYBHAN YADAV (DELETED) AS PER COURT ORDER DT.28/02/2003,CHETAN TRANSPORT CO.,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,DELETED,MR MC BHATT,MS DIMPLE A THAKER
11884	FA/2026/2002	09/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	SALIMBHAI GABHABHAI JAT RESIDING AT :,IBRAHIM GABHA JAT,AMZAD MAMAD JAT	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11885	FA/2027/2002	02/02/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	BHANBAI KHIMJI MATANG W/O LATE KHIMJI MATANG,RAJESH KHIMJI MATANG S/O LATE KHIMJI MATANG,JETHALAL KHIMJI MATANG S/O LATE KHIMJI MATANG,GOVIND MALSHI DANICHA,KANJI NARAN MAHESHWARI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11886	FA/2028/2002	19/01/2012	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	SURTANBHAI DHIRABHAI TAVIYAD F/O LATE AMRATBEN SURTAN,DHANABEN W/O SURTANBHAI TAVIYAD M/O LATE AMRATBEN SURTAN,JADEJA JETHUBHA SANGAJI,MAMAD SULEMAN MUTWA	NOTICE SERVED,MR CH VORA
11887	FA/2032/2002	06/08/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SARLABEN RAMESHKUMR ANAM WD/O LATE RAMESHKUMAR,VIRAL RAMESHKUMAR AA\NAM NO.2 HAS EXPIRED DURING THE,RAHUL RAMESHKUMAR ANAM S/O LATE RAMESHKUMAR,ROHIT RAMESHKUMAR ANAM S/O LATE RAMESHKUMAR,RAVJIBHAI KAAARSANDAS ANAM,MRS. SNATABEN RAVJIBHAI ANAM M/O LATE RAMESHKUMAR,SHRI HAMIR SHIVJI PATEL DRIVER(DELETED AT AS PER COURT,BACHUBHAI IBRAHIM GHANCHI TRANSPORT OWNER	,NOTICE SERVED,DELETED,(MR SURESHM SHAH)
11888	FA/2033/2002	12/01/2012	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MURIEN JAKHUBHAI PATEL W/O JAKHUBHAI BHANJI PATEL,JAYANTILAL DAYASANKAR JOSHI,H.O. VAGHELA	NOTICE SERVED,(MR SURESHM SHAH)
11889	FA/2034/2002	12/01/2012	NEW INDIA ASSURANE CO. LTD,	MR VIBHUTI NANAVATI	BHARATKUMAR CHUNILAL DOSHI,SUSHILABEN BHARATBHAI DOSHI,AYAR SHAMJI LAKHAMAN,LAKHAMAN RAVA VAROTRA	NOTICE SERVED,MR AR THACKER
11890	FA/2035/2002	12/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DHARMMEDRASINH BHAGVATSINH JADEJA,MAYURDHAVANJSINH DHARMENDRASI-NH JADEJA,NARENDRASINH DHARMEDRASINH JADEJA,BATUKBHAI BALABHAI MAKWANA DEL.AS PER CT.ORD.29-12-2011,AMRUTLAL TRIKAMJIBHAI NAGAR,PRAFULKUMAR BHURABHAI GOHIL,PRUTHVIRAJSINH J JETHWA	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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11891	FA/2036/2002	12/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KANA LAKHU LAVARIA,F/O DECD. RAMJI @ SHAMBHU KANA LAVARIA,DHANUBEN KANA LAVARIA,M/O DECDRAMJI @ SHAMBHU KANA LAVARIA,LAKHBIRSINH BALKARSINH,ACT SHIPPING LTD.	NOTICE SERVED,RULE SERVED,MR CH VORA
11892	FA/2037/2002	07/05/2012	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANTABEN VITHALDAS THACKER WD/O LATE SHRI VITHALDAS,KUMARI PREEETIBEN VITHALDAS THACKER,KUMARI RABIBEN VITHALDAS THACKER,KUMARI KAVITA VITHALDAS THACKER,CHETAN VITHALDAS THACKER S/O LATE VITHALDAS THACKER,,SHRI DEVRAKHI DEVAT RAVALIA,M/S. CARGO MOTOR LTD. GALPADAR, TAL ANJAR KUTCH.,THE NEW INDIA ASSRANCE CO.LTD.,SMT. SNEHABEN SUNARDAS PAMANI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),(MR HASMUKH THAKKER)
11893	FA/2041/2002	04/02/2014	HAMIRSINH JIVANSINH JADEJA SINCE DEAD,HEMKUVARBA HAMIRSINH JADEJA	MR VIJAY N RAVAL	KALUBHAI POCHABHAI PATEL,HARJIBHAI HIRANI,NATIONAL INSURANCAE CO. LTD,PANKAJ DAHYALAL MEHTA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,SERVED BY RPAD (R),MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
11894	FA/2042/2002	04/02/2014	PANKAJ DAHYABHAI MEHTA,	MR VIJAY N RAVAL	KALUBHAI POCHABHAI PATEL,HARJIBHAI HIRANI,NATIONAL INSURANCAE CO. LTD,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR NK MAJMUDAR,MS SONAL D VYAS
11895	FA/2067/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	MAHENDRABHAI FULABHAI DESAI,	NOTICE SERVED,MR KM SHETH
11896	FA/2068/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	MUKESHBHAI BABUBHAI DESAI,	NOTICE SERVED,MR KM SHETH
11897	FA/2069/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	JASHABHAI MOTIBHAI,	NOTICE SERVED,MR KM SHETH
11898	FA/2070/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	DESAIBHAI BAKORBHAI DECD.THRO'HIS LEGAL HEIRS,PRAKASHKUMAR DESAIBHAI	,NOTICE SERVED,MR KM SHETH
11899	FA/2071/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	RAMESHCHANDRA AMBALAL DESAI,	NOTICE SERVED,MR KM SHETH
11900	FA/2072/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	KANTABEN NAVNITBHAI SHAH,	NOTICE SERVED,MR KM SHETH
11901	FA/2073/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	MAHENDRABHAI FULABHAI DESAI,	NOTICE SERVED,MR KM SHETH
11902	FA/2074/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	BABUBHAI RANCHHODBHAI,	NOTICE SERVED,MR KM SHETH
11903	FA/2075/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	MAHESHKUMAR MANGALQHAI DESAI,	NOTICE SERVED,MR KM SHETH

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11904	FA/2076/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	CHANDRAKANT AMBALAL,	NOTICE SERVED,MR KM SHETH
11905	FA/2077/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	BALDEVPRASAD RAMKESUR YADAV,	NOTICE SERVED,MR KM SHETH
11906	FA/2078/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	NARENDRA CHHAGANLAL,	NOTICE SERVED,MR KM SHETH
11907	FA/2079/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	MANJULABEN KANUBHAI,	NOTICE SERVED,MR KM SHETH
11908	FA/2080/2002	19/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	NARENDRAKUMAR CHHAGANLAL DESAI,	NOTICE SERVED,MR KM SHETH
11909	FA/2081/2002	03/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL BHAVANBHAI MANILAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
11910	FA/2082/2002	03/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL NARANBHAI GANGARAMDAS,SPL.LAQ OFFICER	,GOVERNMENT PLEADER
11911	FA/2083/2002	03/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL VIRCHANDBHAI HARGOVANDASSINCE DECD' THRO'HIS HEIRS,SMT.SHANTABEN VIRCHANDBHAI PATEL,RAIBEN ALIAS RANJANBEN VIRCHANDBHAI PATEL,PATEL BHARATBHAI VIRCHANDBHAI,PATEL BABUBHAI VIRCHANDBHAI,BHAVNABEN VIRCHANDBHAI PATEL,SPL.LAQ OFFICER	,GOVERNMENT PLEADER
11912	FA/2084/2002	03/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL SOMABHAI MOTIDAS,SPL.LAQ OFFICER	,GOVERNMENT PLEADER
11913	FA/2085/2002	03/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL KHODABHAI KANJIDAS,SPL.LAQ OFFICER	,GOVERNMENT PLEADER
11914	FA/2088/2002	12/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SANTABEN KESARBHAI KOLI WD/O KESARBHAI KOLI,MINOR SAMJIBHAI KESARBHAI KOLI,BHACHUBHAI TEJABHAI KOLI,MEGHABEN BHACHUBHAI KOLI M/O LAE KESARBHAI,MAHENDRASINH HETUBHA JADEJA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11915	FA/2089/2002	12/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	KARIMABAI RUDABHAI KOLI,WD/O BACHUBHAI KOLI,MINOR NARSINH RUDABHAI KOLI S/O RUDABHAI BHACHUBHAI,MINOR CHOTHIBEN RUDABHAI KOLI D/O RUDABHAI BHACHUBHAI,BACHUBHAI TEJABHAI KOLI,F/O LATE RUDABHAI,MEGHABEN BACHUBHAI KOLI,M/O LATE RUDABHAI,MAHENDRASINH HETUBHA JADEJA	NOTICE SERVED,(MR SURESHM SHAH)
11916	FA/2090/2002	11/01/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KARSAN MAVJI PADHARA,F/O LATE NAVIN PADHARA,KANBAI KARSAN PADHARA,M/O LATENAVIN PADHARA,RANCHOD SAMJI MATA,KANA HIRA KARSAN MATA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11917	FA/2091/2002	11/01/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALJI KARSAN MEPANI, F/O LATE JADVA KARSAN MEPANI,SMT. KESARBAI VALJI MEPANI,RANCHOD SAMJI MATA,KANA HIRA KARSAN MATA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11918	FA/2092/2002	11/01/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MANJI NARAN VARSANI,RANCHHOD SAMJI MATA,,KANA HIRAKARSAN MATA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
11919	FA/2093/2002	21/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	JITENDRA YASHWANTBHAI PATIL,MANGALABEN YASHWANTBHAI PATIL,SANJAYBHAI YASHWANTBHAI PATIL,NIRMALAABEN YASHWANTBHAI PATIL,AYUBKHAN HABIBKHAN,MANGARAM BHURARAM	NOTICE SERVED,MR ASHUTOSH R BHATT
11920	FA/2098/2002	06/12/2010	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL GANGARAMBHAI NAROTTAMDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
11921	FA/2099/2002	06/12/2010	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL RAJNIKANT AMBALAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
11922	FA/2100/2002	06/12/2010	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL SHANKERBHAI MAFABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
11923	FA/2101/2002	12/01/2012	BHACHUBHAI TEJABHAI KOLI,MEGHABEN BHACHUBHAI KOLI,SAMJIBHAI KESARBHAI KOLI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHENDRASINH HETUBHA JADEJA,NEW INDIA ASSURANCE CO LTD.,SANTABEN KESARBHAI KOLI	NOTICE SERVED,MR VIBHUTI NANAVATI
11924	FA/2102/2002	12/01/2012	GITABEN HARESHBHAI JOSHI,KISHAN HARESHBHAI JOSHI,SACHIN HARESHBHAI JOSHI,KOMAL HARESHBHAI JOSHI,HIREN HARESHBHAI JOSHI	MR MEHUL S SHAH,(MR SURESHM SHAH)	JEMAL KANA RABARI,NATHA RATA SODYA,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
11925	FA/2103/2002	11/09/2014	GSRTC,	MRS VASAVDATTA BHATT	KAUSHALYABEN NAGINBHAI PATEL,MINOR BHAVIN NAGINBHAI PATEL,MINOR KETAKI NAGINBHAI PATEL,CHUNIBHAI KAUSHALBHAI PATEL [DELETED.],SHANTABEN CHUNIBHAI PATEL [DELETED.],GAHANKUMAR MAGANBHAI SOLANKI	,DELETED,MR MTM HAKIM
11926	FA/2104/2002	11/09/2014	GSRTC,	MRS VASAVDATTA BHATT	SWATI DHIRENDRABHAI PATEL,MINOR ARPITA DHIRENDRABHAI PATEL,MINOR MAHIJIBHAI DHIRENDRABHAIPATEL,KALIDAS MAHIJIBHAI PATEL,KANTABEN KALIDAS PATEL,GAHANKUMAR MAGANBHAI SOLANKI	DELETED,MR MTM HAKIM,MR PY DIVYESHVAR
11927	FA/2106/2002	05/02/2014	DY.ENGINEER,	MS KJ BRAHMBHATT	PATEL RANCHODBAHI SHIVDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
11928	FA/2107/2002	05/02/2014	DY.ENGINEER,	MS KJ BRAHMBHATT	PATEL LALUBHAI ISHWARDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
11929	FA/2108/2002	05/02/2014	DY.ENGINEER,	MS KJ BRAHMBHATT	PATEL HASMUKHBHAI HEMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
11930	FA/2109/2002	18/12/2012	TRANSPORT MANAGER,	MR ADIL R MIRZA	BALDEVBHAI GULABBHAI ZALA,NATIONAL INSURANCE CO.LTD,RAJESH BABULAL NERMETTI DRIVER NEED NOT BE SERVED	,RULE SERVED,MR AMIT C NANAVATI,(MR MAULIK J SHELAT)
11931	FA/2113/2002	11/02/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HARSHABEN LAVJIBHAI KANJARIA,ANKIT LAVJIBHAI KANJARIA MINOR THROUGH HARSHABEN LEGAL,KINJAL LAVJIBHAI KANJARIA MINOR THRO'HARSHABEN LEGAL,NARENDRASINH PRATAPSINH JADEJA,DASHRATHSINH PRATAPSINH JADEJA	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11932	FA/2114/2002	11/02/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HARSHABEN LAVJIBHAI KANJARIA,NARENDRASINH PRATAPSINH JADEJA,DASHRATHSINH PRATAPSINH JADEJA	NOTICE SERVED,NOTICE SERVED BY DS
11933	FA/2115/2002	11/02/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	ANKIT LAVJIBHAI KANJARIA MINORTHROUGH LEGAL GUARDIAN,NARENDRASINH PRATAPSINH JADEJA,DASHRATHSINH PRATAPSINH JADEJA	NOTICE SERVED,NOTICE SERVED BY DS
11934	FA/2119/2002	20/04/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI,MR DAKSHESH MEHTA	HEIRS OF DECD.BHAGWANBHAI HIRABHAI,SAVITABEN BHAGWANBHAI,JAYABEN BHAGWANBHAI,PRABHABEN BHAGWANBHAI,MINOR REKHABEN BHAGWANBHAI,MINOR DINESH BHAGWANBHAI,MINOR VANRAJ BHAGWANBHAI,MULIBEN HIRABHAI.,RAMKISHAN VYAS [OWNER OF LUXURY BUS NO. GJ-3-,RAMESH DALPATBHAI SADHU. [DRIVER OF LUXURY BUS NO.,UNITED INDIA INSURANCE CO. (INSURANCE COMPANY OF LUXURY,INDIAN ROAD LINES. (PARTNER PABHUBHA VIRAMBHA,RAJUBHAI ABDULBHAI MAMAN. [DRIVER OF TRUCK NO. GTP-8520]	,NOTICE SERVED,SERVED BY AFFIX(N),MS MEGHA JANI,MR MANAV A MEHTA
11935	FA/2120/2002	29/12/2011	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	BHARATSINH BRIJNANDANSINH RAJPOOT,RAJKUMARIDEVI BHARATSINH RAJPOOT,ARUNKUMARSINH BHARATSINH RAJPOOT,MOHMAD YUSUF BIRBALKHAN MEVATI,ORIENTAL INSURANCE CO. LTD,BHARAT DANABHAI PATEL	NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR SHASHIKANT S GADE
11936	FA/2124/2002	19/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	SALAR SIDDIK SAMA F/O LATE TALAB SALAR SAMA,FATMABAI SALAR SAMA M/O LATE TALAB SAMA,MARIYABAI SALAR SAMA WD/O LATETALAB SALAR SAMA,MUSTAK SALAR SAMA S/O LATE TALAB SALAR SAMA,HARI NARAN KERASIYA AYAR,BHARMAL KARSAN CHAD	NOTICE SERVED,(MR KAMLESH B MEHTA),MR BHAVESH N DAVE
11937	FA/2125/2002	18/12/2014	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHRI NACHHATRASINH AUJLA SON OF RATNASINGH AUJLA &,BACHU RADHA HUMBAL,DRIVER OF TANK NO.GQY 5055,AMARJITKOUAR W/O N.R.AUJLA M/O DECD.IQBALSING AUJLA,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,MR PALAK H THAKKAR,MR ASHISH B DESAI
11938	FA/2132/2002	29/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KAMLABEN W/O JAYNATILAL PARMAR,VINDHYACHAL C/O KANDLA CARGO HANDLERS,KANDLA CARGO HANDLERS	NOTICE SERVED
11939	FA/2133/2002	29/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KAMLABEN W/O JAYNATILAL PARMAR,VINDHYACHAL C/O KANDLA CARGO HANDLERS,KANDLA CARGO HANDLERS	NOTICE SERVED
11940	FA/2136/2002	13/04/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	SHYAMCHARAN RAJARAM PATEL,SAROJBEN MANHARLAL,BHIKHABHAI BABUBHAI BHOI,VAHIDHUSSAIN UMARBHAI MEMON	DELETED,SERVED BY AFFIX. (R),RULE UNSERVED,MR AV PRAJAPATI
11941	FA/2139/2002	13/04/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	KESIBEN DINESHBHAI THAKOR,SAROJBEN MANHARLAL,BHIKHABHAI BABUBHAI BHOI,VAHIDHUSSAIN UMARBHAI MEMON	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),RULE UNSERVED,MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
11942	FA/2141/2002	13/04/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	CHANDUBHAI SOMABHAI THAKOR,SAROJBEN MANHARLAL,BHIKHABHAI BABUBHAI BHOI,VAHIDHUSSAIN UMARBHAI MEMON	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),RULE UNSERVED,MR AV PRAJAPATI
11943	FA/2142/2002	13/04/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	DINESHBHAI SOMABHAI THAKOR,SAROJBEN MANHARLAL,BHIKHABHAI BABUBHAI BHOI DELETED CT.ORDER DTD.27-01-12.,VAHIDHUSSAIN UMARBHAI MEMON	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),RULE UNSERVED,MR AV PRAJAPATI
11944	FA/2148/2002	05/09/2013	FAKRUNNISHA ABUMIYA,	MS SEJAL K MANDAVIA	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED
11945	FA/2150/2002	11/07/2016	ORIENTAL INSURANCE CO LTD.,	MR RK MISHRA,(MR MAULIK J SHELAT)	PREMILABEN W/O PRAVINKUMAR BHAGVANDAS RAVAL,MANGALSINH RAMSINH PARMAR,VALABHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,DELETED,MS SNEHA A JOSHI
11946	FA/2151/2002	20/03/2012	CHAUHAN INDRASINGH JAGATSINH,	SANJAY R PATEL	MAHMADALI DAUDBHAI MASI,GULAMHAIDER VALIBHAI KHANUSIYA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
11947	FA/2155/2002	06/08/2008	INDUMATI MOTILAL SHAH,NAVINCHANDRA MULJIBHAI SHAH	THAKKAR AND PAHWA ADVOCATES	SHANTI CONSTRUCTION KETANKUMAR AMBALA PATEL,K.H.PUROHIT,MRUDULA K PUROHIT	RULE SERVED,RULE SERVED BY DS,MR NIRAV C THAKKAR
11948	FA/2163/2002	22/09/2015	GEETABEN KARSHANBHAI CHAVDA,	MR DIPAN DESAI,MS JIRGA D JHAVERI	KARSHANBHAI HARJIVANDAS CHAVDA,	SERVED BY AFFIX. (R)
11949	FA/2174/2002	20/03/2013	KANJIBHAI JIVABHAI BARAVADA,	MR HRIDAY BUCH	HEIRS OF DECD.LILABHAI BHIMABHAI KOLI,BHIMABHAI VALABHAI KOLI,JIVIBEN BHIMABHAI KOLI,RAMABEN LILABHAI KOLI,MINOR VIKRAM LILABHAI KOLI,NEW INDIA INSURANCE CO.,JAITABHAI NAJABHAI RABARI	,NOTICE SERVED,MR HEMANT S SHAH,MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)
11950	FA/2175/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHOLABHAI RAMJIBHAI,KANTIBHAI RAMJIBHAI	RULE SERVED,(MR A J PATEL)
11951	FA/2176/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KARSHANBHAI SHAMBHUDAS PATEL,	RULE SERVED
11952	FA/2177/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMJIBHAI MAGANDAS,BABULAL AMBALAL	RULE SERVED
11953	FA/2178/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ISHVARBHAI CHHAGANBHAI,	RULE SERVED
11954	FA/2179/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHIVABHAI JOITARAM,	RULE SERVED
11955	FA/2180/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANGUBEN JOITARAM DECD. THRO' HEIR DAHYABHAI JOITARAM,	RULE SERVED
11956	FA/2181/2002	08/02/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ISHVARBHAI MADHAVLAL,	RULE SERVED

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11957	FA/2183/2002	04/02/2020	OIL & NATURAL GAS CORP.LTD.,	MARSHALL & ASSOCIATES	B.J.SERVICES CO.MIDDLE EAST LTD.,	SINGHI & CO
11958	FA/2188/2002	22/01/2016	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DIPTIBEN URESHBHAI VORA,BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI KODIYA,NEW INDIA ASSURACE CO. LTD	NOTICE SERVED,DELETED,MR AMAR N BHATT,MR SANDIP C SHAH
11959	FA/2189/2002	22/01/2016	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DIPTIBEN URESHBHAI VORA,BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI KODIYA,NEW INDIA ASSURACE CO. LTD	NOTICE SERVED,DELETED,MR AMAR N BHATT,MR SANDIP C SHAH
11960	FA/2190/2002	22/01/2016	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DIPTIBEN URESHBHAI VORA,BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI KODIYA,NEW INDIA ASSURACE CO. LTD	NOTICE SERVED,DELETED,MR AMAR N BHATT,MR SANDIP C SHAH
11961	FA/2191/2002	22/01/2016	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DIPTIBEN URESHBHAI VORA,BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI KODIYA,ANSUYABEN MANILAL BANKER,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DELETED,MR AMAR N BHATT
11962	FA/2192/2002	22/01/2016	DIPTIBEN URESHBHAI VORA,	MR AMAR N BHATT	BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI,UNITED INDIA INSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
11963	FA/2193/2002	22/01/2016	DIPTIBEN URESHBHAI VORA,	MR AMAR N BHATT	BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI,UNITED INDIA INSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
11964	FA/2194/2002	22/01/2016	DIPTIBEN URESHBHAI VORA,	MR AMAR N BHATT	BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI,UNITED INDIA INSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
11965	FA/2195/2002	22/01/2016	DIPTIBEN URESHBHAI VORA,	MR AMAR N BHATT	BHUPATBHAI BACHUBHAI,MAHESHBHAI MAVJIBHAI,UNITED INDIA INSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI,MR SANDIP C SHAH
11966	FA/2196/2002	09/03/2012	DAHYABHAI SHIVABHAI PATEL,	MR SHAKEEL A QURESHI	JAYANTILAL BHIMJIBHAI PATEL,BHIMJIBHAI KARSANBHAI PATEL,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR ADIL R MIRZA
11967	FA/2197/2002	27/01/2012	JASUMATIBEN WD/O RAMGOPAL KANIYALAL AGARWAL,JAYESH RAMGOPAL AGARWAL,MANISHA RAMGOPAL AGARWAL,AMIT RAMGOPAL AGARWAL	(MR RN SHAH)	MOHANGIRI SHIVGIRI GOSWAMI,LAKHAMSHI SHIVGHAR PATEL,NEW INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)

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11968	FA/2198/2002	27/01/2012	SARBATJITSINH SHITLAPRASAD SHAKTRIYA,	NOTICE NOT RECD BACK	MOHANGIRI SHIVGIRI GOSWAMI,LAKHAMSHI SHIVGHAR PATEL,NEW INDIA INSURANCE CO LTD.,JAYESH RAMGOPAL AGARWAL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH,(MR HASMUKH THAKKER)
11969	FA/2199/2002	13/01/2014	HEIRS OF DECD. SANJAYKUMAR KANTILAL THAKKAR,KANTILAL NARMADASHANKAR THAKKAR,GUNVANTIBEN KANTILAL THANKAR	MR ASHISH M DAGLI	DILIPBHAI GORDHANBHAI,S.M.PANCHOLI,NEW INDIA ASSURANCE CO.	RULE SERVED,MS LILU K BHAYA
11970	FA/2200/2002	18/12/2012	MANGABHAI REVLABHAI VASAVA,	MR DN PANDYA	JIVANBHAI JETHABHAI RABARI,H.N.MODI,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R)
11971	FA/2201/2002	07/03/2012	HEIRS OF DECD.KARSHANBHAI VIKRAMBHAI,BAI NATHABEN KARSHANBHAI VIKRAMBHAI,MINOR PRAKASH KARSHANBHAI ODEDARA,MINRO BHARGAV KARSHANBHAI ODEDARA,BAI RUPIBEN VIKRAMBHAI ODEDARA	MS MITA S PANCHAL	KIRITKUMAR ICHHASHANKER ABOTI BRAHMIN,GORDHANDAS RAMJI BHATT,ORIENTAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
11972	FA/2202/2002	03/07/2012	KUNVERBEN NARANBHAI AHIR,NILESH NARANBHAI AHIR	MR MEHUL S SHAH,(MR SURESHM SHAH)	KARSAN MERA AYAR,NEW INDIA ASSURANCE CO. LTD.,LAKHIBAI NARANBHAI AHIR,SHANKAR NARANBHAI AHIR,MANDANBHAI DANABHAI AHIR	NOTICE SERVED,MR SANDIP C SHAH
11973	FA/2203/2002	13/03/2013	INDUJITSING HARBHAJANSING VASU,	MR ASHISH H SHAH	BHIKARAM ASURAM CHAUDHARI,NEW INDIA ASSURANCE CO. LTD.	SERVED BY AFFIX. (R),MR AJAY R MEHTA
11974	FA/2204/2002	29/03/2012	MANJULABEN MAHENDRABHAI MAKWANA,ARJANBHAI HIRABHAI MAKWANA,RUKHIBEN ARJANBHAI MAKWANA,HIRABHAI MOTIBHAI MAKWANA	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAVA SAKHYA JHARU,NEW INDIA ASSURANCE CO. LTD,VAGHABHAI SOMABHAI KATARA	RULE SERVED,MR VIBHUTI NANAVATI
11975	FA/2205/2002	05/11/2015	MAYABEN KISHORBHAI,	MR MA KHARADI	KIYALA DHIRAJLAL ARJANBHAI,NAVINCHANDRA PRABHUDAS SIREDESIA,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH,MR RAXIT J DHOLAKIA
11976	FA/2209/2002	04/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL VITHALBHAI NARANDAS HANSRAJBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
11977	FA/2210/2002	04/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL DWARKABHAI MOTIDAS,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
11978	FA/2211/2002	04/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL VIRAMBHAI JOITARAM,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
11979	FA/2212/2002	04/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR SOMAJI BHEMAJI,THAKOR GANDAJI SOMAJI THR'HEIRS,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
11980	FA/2213/2002	04/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL DWARKABHAI MOTIDAS,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
11981	FA/2214/2002	14/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL BHIKHABHAI SOMDAS,SP.LAND ACQUISITION OFFICER	RULE SERVED,MR AMIT C NANAVATI
11982	FA/2215/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL DASHARATLAL BHAGVANDAS,	RULE SERVED,MR AMIT C NANAVATI
11983	FA/2216/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL PRAHALABHAI SHANKARDAS,	RULE SERVED,MR AMIT C NANAVATI
11984	FA/2217/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL SHANKARDAS PRABHUDAS,	RULE SERVED,MR AMIT C NANAVATI
11985	FA/2218/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL DASHARATHBHA KANTIBHAI,	RULE SERVED,MR AMIT C NANAVATI
11986	FA/2219/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL VISHNUBHAI ISHVERBHAI,	RULE SERVED,MR AMIT C NANAVATI

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11987	FA/2220/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL PARSHOTTAMBHAI RAMDAS,	RULE SERVED,MR AMIT C NANAVATI
11988	FA/2221/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL CHINUBHAI LAXMANDAS,	RULE SERVED,MR AMIT C NANAVATI
11989	FA/2222/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL CHINUBHAI LAXMANDAS,	RULE SERVED,MR AMIT C NANAVATI
11990	FA/2223/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL BHAICHANDDAS RAMDAS SINCE DECD.THRO'HIS L.HEIRS,	,RULE SERVED,MR AMIT C NANAVATI
11991	FA/2224/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL ISHVERLAL RAMDAS,	RULE SERVED,RULE UNSERVED
11992	FA/2225/2002	26/02/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL RANCHHODDAS KHODIDAS SINCE DECD.THRO'HIS L.HEIRS,	,RULE SERVED,MR AMIT C NANAVATI
11993	FA/2249/2002	13/07/2012	KIMATMAL JAMANDAS MAKHIJA,	MR AR THACKER	BALOCH ISMAIL HUSEIN(DRIVER) DEL.CT.ORD.DT.21/2/2012,ABDUL HASANBHAI JEHVA,THE UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,DELETED,MR AMAR D MITHANI,MS SONAL D VYAS
11994	FA/2250/2002	05/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	HEIRS OF DECD.NATUBHAI MOHANBHAI TADVI,KAMLABEN NATUBHAI TADVI,DHIRUBHAI BHAILALBHAI PATEL,ABDULBHAI ALIMAHMAD KACHCHI,SABBIRBHAI IBRAHIMBHAI VAHORA (KACHWALA),UPENDRABHAI MULJIBHAI SHAH,ORIENTAL INSURANCE CO LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR KK NAIR
11995	FA/2251/2002	10/12/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MILANKUMAR VASANTRAY DAVE,PANKAJKUMAR MANSUKHLAL VANIYA,DILIPSINH MANUBHAI PARMAR	RULE SERVED,MR NL PATEL,MR MEHUL S SHAH
11996	FA/2255/2002	19/06/2015	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	MANJIBHAI KODARBHAI KALSAVA,DRIVER OF TRUCK NO.GJ 9T 5768 (DELETED IN LOWER COURT),BABALDAS RAICHANDBHAI PRAJAPATI	,NOTICE SERVED,(MR PN BAVISHI)
11997	FA/2259/2002	16/04/2018	DECEASED POPATBHAI MAHADEVBHAI THROUGH HEIRS,MUKESH POPATLAL DAVE THRO POA HOLDER HARSHADBHAI HARIPRASAD DAVE,ANAND S/O ULLASBHAI POPATLAL DAVE THRO POA HOLDER HARSHADBHAI HARIPRASAD DAVE	,MR KV SHELAT	TALJABHAI MALJIBHAI DESAI,	MR MEHUL S SHAH
11998	FA/2263/2002	15/09/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	NARMADABEN W/O BHARMALJI KASTURJI SOLANKI,DIPAKBHAI BHARMALJI SOLANKI,MAHENDRABHAI BHARMALJI SOLANKI,KESHIBEN KASTURJI SOLANKI,EDVIN FRANCIS CHRISTIAN,HIRALAL VALJIBHAI THAKKER	DELETED,SERVED BY AFFIX. (R),MR BHARAT JANI
11999	FA/2264/2002	12/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RANJITSINH PRABHATSINH JADEJA F/O LATE MAHENDRASINH JADEJA,BALABA RANJITSINHJ JADEJA M/O MAHENDRASINH JADEJA,JITENDRASINH RANJITSINH JADEJAB/O LATE MAHENDRASINH JADEJA,JERAM DEVSHI HARYANI,RAMEHKUMAR CHHAGANLAL BHIMANI	NOTICE SERVED
12000	FA/2267/2002	29/10/2015	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD.RAVJIBHAI ANADJIBHAI,JAYABEN RAVJIBHAI,JAGRUTIBEN RAVJIBHAI,MANISH RAVJIBHAI,HITESH RAVJIBHAI,VIMAL RAVJIBHAI,DUNGARBHAI SOMAJI DELETED AS PER COURT ORDER,DAHYABHAI VALJIBHAI PATEL,SATYANARAYAN CHHOTALAL MISHRA	,NOTICE SERVED,DELETED,MR PS CHAMPANERI
12001	FA/2268/2002	14/08/2013	ASHABEN A SHETH,VIJAY A SHETH,SANJAY A SHETH	(MR GN SHAH),MS MINOO A SHAH,MS SONALI R DESAI	BANK OF INDIA,PERFECT CENTER PVT. LTD,DAHYABHAI BHAGWANDAS PATEL,PRAFULBHAI DAULATRAY SHETH	DELETED,RULE SERVED, (MR SANDEEP N BHATT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12002	FA/2271/2002	24/09/2008	DR.KRUSHNAKANT RAMANLAL SHAH,	MR MP PRAJAPATI	GSRTC,ISMAILKHAN ALLHDIN MUSALMAN.,THE NEW INDIA INSURANCE CO. LTD.	SERVED BY RPAD (N),REFUSED SERVED (N) (10),MR SUNIL B PARIKH,MS ROOPAL R PATEL
12003	FA/2272/2002	22/07/2008	PARSHOTTAMBHAI RAMJIBHAI PARMAR,SHARDABEN PARSHOTTAMBHAI PARMAR	MR DIVYESH SEJPAL	REKHABEN PARBATBHAI,WD/O DECD.JAYSUKHBHAI PARSHOTTAMBHAI,MINOR CHANDNI @ BHUMI JAYSUKHBHAI,MINOR NEHA JAYSUKHBHAI,MINOR MIT @ MOHIT JAYSUKHBHAI,GSRTC	MR MB PARIKH,MR ASHISH M DAGLI
12004	FA/2273/2002	08/06/2015	AMRUTLAL MANSURBHAI,KANJIBHAI VAGHAJIBHAI PARMAR,NEW INDIA ASSURANCE CO. LTD	MR SANDIP C SHAH	RAJENDRASINH NARENDRASINH GOHIL,	NOTICE SERVED,MR GM JOSHI
12005	FA/2278/2002	04/12/2008	MANJUSHREE TEXTILE LTD.,	MR RD DAVE	URMILABEN BABULAL PANCHAL,SMITABEN BABULAL PANCHAL,SANDIP BABULAL PANCHAL,GIRISH BABULAL PANCHAL,DAXESH BABULAL PANCHAL	RULE SERVED
12006	FA/2286/2002	09/11/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUSITION OFFICER,,ZALA RAMBHA VAKHATSANG	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL SHARAD SHAH
12007	FA/2287/2002	09/11/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUSITION OFFICER,,ZALA RANAMALSING AGARSINH	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL SHARAD SHAH
12008	FA/2288/2002	09/11/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUSITION OFFICER,,ZALA VANRAJSINH BHAGWANSINH	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL SHARAD SHAH
12009	FA/2326/2002	07/12/2009	SHAKUNTALABEN,W/O LILADHAR POPATBHAI,	MR ASHUTOSH R BHATT	KIRITBHAI NARSINHBHAI SOLANKI,GSRTC	NOTICE SERVED,MS MONALI H BHATT
12010	FA/2327/2002	09/05/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RATANBEN, WIDOW OF SHANTIJI THAKORE,RAMESH SHANTI THAKORE,DINESHBHAI SHANTIJI THAKORE,HANSABEN SHANTIJI THAKORE,BALWANTBHAI SHANTIJI THAKORE,KAMALSINGH B TOMAR	NOTICE UNSERVED,MR GG MULTANI
12011	FA/2328/2002	05/03/2008	NEELAM PANKAJKUMAR BHATIYA,REEMU PANKAJKUMAR BHATIYA,SHRUTI PANKAJKUMAR BHATIYA	NOTICE UNSERVED	GURUSHARAN NARSINHBHAI BRAHMBHATT,KANUBHAI KOYAJIBHAI PARMAR,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,MR RAJNI H MEHTA,(MR PV NANAVATI),MR VIBHUTI NANAVATI
12012	FA/2329/2002	06/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR,PATEL SOMABHAI MAGANDAS	GOVERNMENT PLEADER,NOTICE SERVED,MR PUSHPADATTA VYAS
12013	FA/2330/2002	06/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR,THAKORE TALAJI GANDALJI	NOTICE SERVED,MR PUSHPADATTA VYAS

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12014	FA/2331/2002	06/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR,PATEL HIRABHAI AMBARAM	NOTICE SERVED,MR PUSHPADATTA VYAS
12015	FA/2332/2002	06/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR,PATEL ISHWARBHAI AMBARAM	RULE SERVED,MR PUSHPADATTA VYAS
12016	FA/2333/2002	06/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR,HEIRS OF DECD.PATEL BABABHAI CHAGGANDAS,PATEL DASHRATHBHAI BABABHAI,PATEL KESHAVLAL SOMDAS	,NOTICE SERVED,MR PUSHPADATTA VYAS
12017	FA/2335/2002	03/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPEICAL LAND ACQUISITION OFFICER,VAGHAJI KANAJI THAKORE,DECD. THRO'HIS HEIRS,THAKORE JADIBEN VAGHAJI,THAKORE BABAJI VAGHAJI,THAKORE KESHAJI VAGHAJI,THAKORE LILABEN VAGHAJI,THAKORE CHHANAJI VAGHAJI,THAKORE PUNAMBEN VAGHAJI,THAKORE KUVARJI VAGHAJI,THAKORE MAFAJI VAGHAJI,THAKORE MANSANGJI VAGHAJI,THAKORE VISHNUJI VAGHAJI,THAKORE DIWANJI VAGHAJI	GOVERNMENT PLEADER,DELETED,RULE SERVED
12018	FA/2336/2002	03/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPEICAL LAND ACQUISITION OFFICER,THAKORE NATHAJI RANCHHODJI	GOVERNMENT PLEADER,DELETED,UNSERVED EXPIRED (R)
12019	FA/2337/2002	13/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,SAIYED MAHAMDMASUMMIYA HUSAINMIYA	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12020	FA/2338/2002	13/12/2010	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPL.LAQ OFFICER,SAIYED ANVARHUSAIN KAYAMALI	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12021	FA/2363/2002	25/01/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	HARESH BHERUMAL LALWANI,NOOR ISMAIL,BHUPENDRA GORDHANDAS	NOTICE SERVED,MR AMAR D MITHANI
12022	FA/2364/2002	22/02/2012	GSRTC,	MR NAGESH C SOOD	JAYABEN JENTILAL VYAS,HARSHABEN JENTILAL VYAS,GAURIBEN JENTILAL VYAS,MINOR ASHABEN JENTILAL VYAS,MINOR JYOTIBEN JENTILAL VYAS,DAYARAM LAVJIBHAI SATWARA	RULE SERVED,(MR ANAND L SHARMA)
12023	FA/2366/2002	12/01/2012	RANABHAI AMEDOJI MEGHAVAL (HARIJAN),SHILABEN RANABHAI MEGHVAL (HARIJAN)	(MR MOHANBHAI DESAI)	PATEL DOHAJIBHAI GALABHAI,UNITED INDIA INSURANCE CO LTD.	UNSERVED EXPIRED (R),MR RR MARSHALL,MS MEGHA JANI
12024	FA/2367/2002	29/06/2012	RAMESH BANJIBHAI GODIYA,	MR RR TRIVEDI	GSRTC,	MR HS MUNSHAW
12025	FA/2368/2002	23/02/2008	NATIONAL INSURANCE CO LTD.,	MR NAGESH C SOOD	MEHULSINGH MANUBHA JADEJA,PRADYMANSINH MANUBHA JADEJA [MINOR TH' HIS MOTHER BHANUBHA,MAHAVIRSINH MANUBHA JADEJA [MINOR TH' HIS MOTHER BHANUBHA,VALJI PARSHOTTAM,MANSUKH PARSHOTTAM BUJAD,JASHPALSINH INDRABABHADURINH RAJPUT	NOTICE SERVED,NOTICE UNSERVED,MR SHAKEEL A QURESHI
12026	FA/2369/2002	21/02/2012	ARJANBHAI MANDANBHAI DESAI,	MR DHARMESH V SHAH	AHMEDABAD DISTRICT MILK PRODUCTION UNION,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA

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12027	FA/2370/2002	19/01/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	PETHA RAMJI MYATRA F/O LATE MULJI @ BABU PETHA MYATRA,DHANUBHAI PETHA MYATRA M/O LATE MULJI @ BABU PETHA MYATRA,SHAMBHU PETHA MYATRA B/O LATE MULJI @ BABU PETHA MYATRA,NOT KNOWN-DRIVER OF TRUCK NO. HR-38-9645,SEEMS DHURMBIR KALRA,ORIENTAL INSURANCE CO. LTD.,DEVDAN DAYA AYAR,VELA SEJU AYAR	,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR SHALIN N MEHTA
12028	FA/2372/2002	10/05/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	BABUBHAI CHATURBHAI MISTRI,AGARWAL TRANSPORT CO.,SHANTILAL B PATEL	NOTICE SERVED,MR ASHUTOSH R BHATT
12029	FA/2381/2002	18/02/2014	MADHUBEN WD/O DECD. NATUBHAI CHATURBHAI PATEL,RAJESHKUMAR NATUBHAI PATEL,SONALBEN NATUBHAI PATEL,DARSHANABEN NATUBHAI PATEL,DIPIKABEN NATUBHAI PATEL,CHATURBHAI SOMABHAI PATEL DELETED - AS EXPIRED.	DELETED,(MR NALIN K THAKKER)	VASUDEV PARSHOTTAMDAS DESAI,VINUBHAI SOMABHAI BHOJANI,UNITED INDIA INSURANCE CO. LTD,ASHOKBHAI NATUBHAI PATEL,NARESHKUMAR GOPALBHAI PRAJAPATI,ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,PURSHOTTAMDAS GUDUMAL CHATURANI	RULE SERVED,MR RAJNI H MEHTA,MR VIBHUTI NANAVATI
12030	FA/2397/2002	22/03/2012	VINUBEN VIRAJI DEVDA (RAJPUT),MANIBEN DOLAJI DEVDA (RAJPUT),HARESHKUMAR VIRAJI DEVDA (RAJPUT) MINOR THRO',JASHVANTSINH DOLAJI DAVDA (RAJPUT)	(MR MOHANBHAI DESAI)	VINODKUMAR MAGANLAL PRAJAPATI,NEW INDIA ASSURANCE CO. LTD,NOORMAHMAD IBRAHIMBHAI SINDHI,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR AJAY R MEHTA,(MR MAULIK J SHELAT)
12031	FA/2398/2002	16/04/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	PREMDULARI RATANCHAND SAINE,RATANCHAND C SAINE	SERVED BY AFFIX. (R)
12032	FA/2401/2002	03/12/2010	PROJECT MANAGER,	MR RR MARSHALL	ALIVARKHA KAMALKHA PATHAN, THRO'HIS HEIRS,JORABIBI ALIVARKHA PATHAN,HAMIDABANU ALIVARKHA PATHAN,JAMIVATKHAN ALIVARKHA PATHAN,RASIDABIBI ALIVARKHA PATHAN,HASTUFAKHAN ALIVARKHA PATHAN,DISTRICT COLLECTOR	,GOVERNMENT PLEADER,NOTICE SERVED,MR AV PRAJAPATI
12033	FA/2402/2002	03/12/2010	PROJECT MANAGER,	MR RR MARSHALL	NATWARBHAI GIRDHARLAL PATEL,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR AV PRAJAPATI
12034	FA/2403/2002	03/12/2010	PROJECT MANAGER,	MR RR MARSHALL	HASANKHA HIMATKHA PATHAN,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR AV PRAJAPATI
12035	FA/2404/2002	03/12/2010	PROJECT MANAGER,	MR RR MARSHALL	BHIKHABHAI MOHANBHAI PATEL,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR AV PRAJAPATI
12036	FA/2405/2002	03/12/2010	PROJECT MANAGER,	MR RR MARSHALL	SOMABHAI UMEDDAS PATEL THRO'HIS HEIRS,GANDABHAI SOMABHAI PATEL,AMRATBHAI SOMABHAI PATEL,NATUBHAI SOMABHAI PATEL,KAMUBEN SOMABHAI PATEL,DISTRICT COLLECTOR	,GOVERNMENT PLEADER,NOTICE SERVED,MR AV PRAJAPATI
12037	FA/2412/2002	19/04/2012	HARIBHAI JIVRAJBHAI KOLI,	MR MP SHAH,MS. KRUTI M SHAH	KALUBHAI SANABHAI,VALLABHBHAI RANCHODBHAI PATEL,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
12038	FA/2421/2002	13/04/2010	ORIENTAL INSURANCE CO. LTD,	MS AVANI S MEHTA	DHIRENDRASINH LAXMNSIN SOLANKI,AKHTARALI MOHMMADALI SAIYYAD,STATE OF GUJARAT NOTICE TO BE SERVED UPON	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM

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12039	FA/2422/2002	27/06/2013	GSRTC,	MS ROOPAL R PATEL	BHARTIBEN HASMUKHBHAI PATEL,MINOR DHANJAY HASMUKHBHAI PATEL,MINOR YOGESHKUMAR HASMUKHBHAI PATEL,KHEMABHAI JETHABHAI SOLANKI	NOTICE SERVED,MR AMIT V THAKKAR
12040	FA/2423/2002	26/12/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANIBEN KHIMJIBHAI GANAVA,MINOR REKHABEN KHIMJIBHAI GANAVA,MINOR VAKKABEN KHIMJIBHAI GANAVA,MINOR MADHUBEN KHIMJIBHAI GANAVA,MINOR DHANUBHAI KHIMJIBHAI GANAVA,MEHEJI TERSING GANAVA,SARDAR MAFAJI THAKARDA DEL.CT.ORD.DT.27/01/2012,ABDULKARIM IBRAHIM FRUITWALA	DELETED,RULE SERVED,MR DN PANDYA
12041	FA/2424/2002	29/03/2012	PAPAN RAJAN VAGHARI,VIRBAI PAPAN VAGHARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	ANWAR AMIRALI KHOJA,SHAKTISINH BAPUBHA JADEJA,NATIONAL INSURANCE CO. LTD.,SHAMJI MAGA MAHESHWARI,MOHMAD IBRAHIM GUJAN,NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MS MEGHA JANI,MR RAVI KARNAVAT,MR NAGESH C SOOD
12042	FA/2425/2002	29/03/2012	PAPAN RAJAN VAGHARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ANWAR AMIRALI KHOJA,SHAKTISINH BAPUBHA JADEJA,NATIONAL INSURANCE CO. LTD.,SHAMJI MAGA MAHESHWARI,MOHMAD IBRAHIM GUJAN,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MS MEGHA JANI,MR RAVI KARNAVAT,MR NAGESH C SOOD
12043	FA/2426/2002	29/06/2012	MANGALIBEN W/O RAMESHBHAI KOLI-PATEL,	MR UM SHASTRI	NAVALSINH JESINGBHAI VANJARA,KARANBHAI JESINGBHAI VANJHARA,ORIENTAL INSURANCE CO. LTD.	MR SHALIN N MEHTA,MR MB RANA
12044	FA/2428/2002	03/05/2013	ANIL CHHAGANBHAI PARSODA,	MR RC KAKKAD	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
12045	FA/2429/2002	30/04/2013	BAROT ASHOKKUMAR CHIMANLAL,	MR YN RAVANI	VISHALBHAI BAPURAV GAIKWAD,ARVINDBHAI ISHWARDAS PATEL,RAMANBHAI AMTHALAL SATHWARA,UNITED INDIA INSURANCE CO LTD.	DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MR.SUBHASH G BAROT
12046	FA/2434/2002	25/01/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MOHANLAL VASHRAMBHAI GAJJAR,NOOR ISMAIL,BHUPENDRA GORDHANDAS	NOTICE SERVED,MR AMAR D MITHANI
12047	FA/2435/2002	17/11/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	SAVITABEN ARJANBHAI KALARA,MINOR SITABEN ARJANBHAI KALARATHRO' SAVITABEN ARJANBHAI,MINOR GITABEN ARJANBHAI KALARATHRO' SAVITABEN ARJANBHAI,SATURIBEN GAMANBHAI KALARA,MINOR BULANBEN ARJANBHAI KALARA,RAHIMBHAI ALIBHAI PIJARA,VINUBHAI BALDEVBHAI PATEL,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MS MEGHA JANI
12048	FA/2436/2002	17/11/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	DHANABHAI HIRJIBHAI HELOR,RAHIMBHAI ALILBHAI PIJARA,VINUBHAI BALDEVBHAI PATEL,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MS MEGHA JANI
12049	FA/2458/2002	31/01/2012	LILADEVI WD/O MOHANPRASAD KULANAND,SUSHMADEVI MOHANPRASAD DIMARI,PRAKASHCHANDRA MONANPRASAD DIMARI	MR AV PRAJAPATI	VASUDEVBHAI GANESHJI PUROHIT,ORIENTAL FIRE & GENERAL INSURANCE CO.	NOTICE SERVED,MR HARDIK C RAWAL
12050	FA/2464/2002	26/10/2018	BHARATKUMAR CHHATRAJI,	(MR MB GANDHI)	PATEL AMBALAL KANJIBHAI,PATEL PRAHLADBHAI MOTIBHAI,BHAILALBHAI PRAHLADBHAI,PATEL SHARDABEN BABUBHAI,NATVARLAL JORABHAI	NOTICE UNSERVED,MR PREMAL R JOSHI
12051	FA/2466/2002	10/06/2015	JYOTIBEN LAXMANBHAI HEMRAJANI,	HCLS COMMITTEE,MR P B KHAMBHOLJA	LAXMANBHAI G HEMRAJANI,	MR KV SHELAT

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12052	FA/2468/2002	18/08/2011	EMPLOYEES STATE INSURANCE CORP.,	MR SHASHIKANT S GADE	BIPINCHANDRA KANAIYALAL SONI,	NOTICE SERVED,MR JASWANT K SHAH
12053	FA/2497/2002	22/09/2008	PROJECT MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DIST.COLLECTOR,PATEL DAYALBHAI BALCHANDDAS	GOVERNMENT PLEADER,MR PRAKASH K JANI
12054	FA/2498/2002	22/09/2008	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DIST.COLLECTOR,PATEL HARJIBHAI ISHWARBHAI DECD.THRO'HIS LEGAL HEIRS,PATEL KESHAVLAL HARJIBHAI,PATEL RAMABHAI HARJIBHAI	,GOVERNMENT PLEADER,MR PRAVIN GONDALIYA
12055	FA/2499/2002	03/12/2010	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR OF MEHSANA,CHAMPUBHA BALWANTSINH ZALA	GOVERNMENT PLEADER,RULE SERVED
12056	FA/2500/2002	03/12/2010	PROJECT MANAGER ONGC LTD.,	MR AJAY R MEHTA	DISTRICT COLLECTOR OF MEHSANA,PRAVINSINH PUNAMSINH ZALA	GOVERNMENT PLEADER,RULE SERVED
12057	FA/2513/2002	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL GANESHBHAI JETHABHAI,SPL.LAQ OFFICER & DY.COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR YN RAVANI
12058	FA/2514/2002	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VITHALBHAI AMTABHAI,SPL.LAQ OFFICER & DY.COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR YN RAVANI
12059	FA/2515/2002	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL BHAYCHANDBHAI TRIBHOVAN,SPL.LAQ OFFICER & DY.COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,(MR RN SHAH)
12060	FA/2516/2002	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL HIRABHAI NANABHAI,SPL.LAQ OFFICER & DY.COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
12061	FA/2525/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL RANCHHODBHAI DEVCHAND DECD. THRO' HEIRS,AMBABEN RANCHODBHAI PATEL WIFE,MANUBAHI RANCHHODBHAI PATEL SON,PRAKASHBHAI RANCHODBHAI PATEL SON,KIRITBHAI RANCHODBHAI PATEL SON,RAJESHBHAI RANCHODBHAI PATEL SON,ASHABEN RANCHODBHAI PATEL DAUGHTER,SAVITABEN RANCHODBHAI PATEL DAUGHTER	
12062	FA/2526/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	THAKOR LAXMANJI BABAJI,	RULE SERVED
12063	FA/2527/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL RAMABHAI BHAGWANBHAI,PATEL LILABHAI BHAGWANBHAI,PATEL VISHNUBHAI BHAGWANBHAI	RULE SERVED
12064	FA/2528/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JORAJI SENDHAJI,	RULE SERVED
12065	FA/2529/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KODARJI SOMAJI,SINCE DECD.THRUHIS HEIRS & L.RS.,THAKORE BHIKHAJI KODARJI,SON,THAKORE FULAJI KODARJI,SON,THAKORE KALYANJI KODARJI,SON	,UNSERVED EXPIRED (R)
12066	FA/2530/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	THAKOR DEVAJI DHARAJI,	RULE SERVED
12067	FA/2531/2002	14/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SARTANJI JESANGJI,	RULE SERVED
12068	FA/2568/2002	27/06/2011	RAYJIBHAI VESTABHAI RATHVA,	MR KAUSHAL D PANDYA	FATEHLAL PRABHUDAS RATHI,DINESH FATEHLAL RATHI,MISTRY LALJIBHAI SHANKERBHAI LUHAR	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12069	FA/2586/2002	11/04/2012	ASHOKKUMAR RAMCHANDRAJI UPADHYAYA,	MR MTM HAKIM	RAMKISHAN YADAV DELETED,JUGALKISHOR GANG,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR RAJNI H MEHTA,(MR PV NANAVATI),MR VIBHUTI NANAVATI
12070	FA/2587/2002	22/04/2010	FOOD CORPORATION OF INDIA,	NOTICE NOT RECD BACK, (MR YF MEHTA)	ANANTA ENTERPRISE,UMASHANKAR RAMLAKHAN MISHRA	,(MR DIPAK C RAVAL)
12071	FA/2589/2002	10/05/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHAILESH @ SOMAJIBHAI RAJABHAIPARMAR,ARJAN SAVDAS (DIREVE OF PUBLICCARRIER RICKSHAW NO.GJ-11-U-,SURESH SAMAT KHARA,ANIL KISHOR MASANI,HARISH KISHOR MASANI	RULE SERVED,UNSERVED EXPIRED (R),MR VC VAGHELA,MR RAJESH K SAVJANI
12072	FA/2590/2002	10/05/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	ANIL KISHOR MASANI,ARJAN SAVDAS,SURESH SAMAT KHARA, (DRIVER OF PUBLIC CARRIER	NOTICE SERVED,MR RAJESH K SAVJANI
12073	FA/2591/2002	04/12/2015	HIMMATNAGAR NAGRIK SAHAKARI BANK LTD.,	MR RC JANI	SURESHKUMAR JAYANTILAL THAKKAR,ABDULLATIF IBRAHIMBHAI KHADIWALA,GUNVANTLAL CHANDULAL JAIN. (DELETED AS PER COURT ORDER,MERAJBIBI. K. KURESHI.,RAMESHCHANDRA MANILAL THAKORE.	NOTICE SERVED,DELETED,MR ASHISH M DAGLI
12074	FA/2595/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	HEIRS AND L.R.OF DECD. SURSANGBHAI MOHANBHAI,LILABEN SURSANGBHAI,KANKUBEN SURSANGABHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	,NOTICE SERVED,(MR BS BRAHMBHATT),MR HRIDAY BUCH,MR KAMLESH KACHHAVAH
12075	FA/2596/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	BANUBHAI NANUBHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR HRIDAY BUCH
12076	FA/2597/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	JASUBEN JASAJI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR HRIDAY BUCH
12077	FA/2598/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANJIBHAI BHURABHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT)
12078	FA/2599/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANSUKHBHAI NANJIBHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR MANAV A MEHTA
12079	FA/2600/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MINOR MANJUBEN JASAJI,THRO' JASUBEN JASAJI AS GUARDIAN,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12080	FA/2601/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	MINOR DEEPAK RAMSANGBHAI THRO' RAMSANGBHAI SONDABHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR MANAV A MEHTA
12081	FA/2602/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	LALJIBHAI NAGJIBHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR HRIDAY BUCH
12082	FA/2603/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	LILABEN TAPUBHAI @ SAGARBHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR MANAV A MEHTA
12083	FA/2604/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	HEIRS AND L.R. OF DECD. VINUBHAI ZINABHAI MAKWANA,GITABEN VINUBHAI,MINOR SATISH VINUBHAI THRO' NO.1 GITABEN VINUBHAI,MINOR MAHESH VINUBHAI THRO' NO.1. GITABEN VINUBHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	,NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR MANAV A MEHTA
12084	FA/2605/2002	22/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	PRAVINBHAI VINUBHAI,ZANSANBHAI HAYATBHAI JAT MALEK,DASRATHBHAI AMBALAL PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR BS BRAHMBHATT),MR MANAV A MEHTA
12085	FA/2631/2002	26/10/2018	PURIBEN,WD/O PRAGAJIBHAI HATHAJI,	MR ASHISH M DAGLI	STATE OF GUJARAT,COLLECTOR,D.S.P.,M.M.JOSHI,POLICE SUB INSPECTOR,R.P.SHEKHAVAT,ARMS POLICE CONSTABLE,R.H.PATHAK,ARMS POLICE HEAD CONSTABLE,RAGHUJI GHEMARJI, POLICE CONSTABLE,BHAVANJI REVAJI POLICE CONSTABLE,VINOD MAGAN,POLICE CONSTABLE,BALASINH MANSINH,WITHOUT ARMS POLICE CONSTABLE,KANAIYABAL KAUSHIK POLICE CONSTABLE,LAXMANSINH GAMBHIRSINH, POLICE CONSTABLE,BALDEVJI SHIVAJI POLICE CONSTABLE,POPATJI PRAJAPATI POLICE CONSTABLE,MAGANBHAI GHAMARBHAI POLICE CONSTABLE,BALDEVJI SHIVAJI POLICE CONSTABLE,POPATJI PRATAPJI, POLICE CONSTABLE,MAGANBHAI GHAMARBHAI, POLICE CONSTABLE	,GOVERNMENT PLEADER,DISMISSED FOR NON PROSECUTION,RULE SERVED,SERVED BY RPAD (R)
12086	FA/2635/2002	22/06/2012	BHANUBEN KANTILAL CHAUHAN WD/OKANTILAL P CHAUHAN,SANJAY KANTILAL CHAUHAN,SANDHYABEN KANTILAL CHAUHAN,SHARMISHTABEN KANTILAL CHAUHAN,SANDIP KANTILAL CHAUHAN	MR SANDIP C SHAH	RAJENDRABHAI LALUBHAI JHALA DELETED AS PER COURT ORDER,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	DELETED,MR HS MUNSHAW
12087	FA/2636/2002	01/02/2012	HANSABEN SENGHABHAI PATNI,	MR HA SEJPAL,(MR PARESH M DARJI)	GUJARAT RAJYA ROAD TRANSPORT NIGAM,KANTIBHAI R PATNI	,MRS VASAVDATTA BHATT
12088	FA/2638/2002	05/07/2012	VINOD JAMNADAS MANDVIYA,	MR MTM HAKIM	PRAVINSINGH RAMSINGH RAOLJI (RAJPUT),DIRECTOR OF HEALTH & MEDICAL SERVICE & MEDICAL EDUCATION,NEW INDIA INSURANCE CO LTD.	GOVERNMENT PLEADER,DELETED,RULE SERVED
12089	FA/2639/2002	22/03/2016	DAXABEN DINESHKUMAR THAKKAR,JYOTIBEN DINESHKUMAR THAKKAR,GAYATRIBEN DINESHKUMAR THAKKAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	AZIZ IBRAHIM BAYAD,SHIVJI KARSAN PARDONA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12090	FA/2640/2002	15/03/2012	NATHA LADHA HARIJAN,MANBAI NATHA HARIJAN,MANJI NATHA HARIJAN,MINOR KARAMSHI NATHA HARIJAN,MINOR KESARBEN NATHA HARIJAN,VINJABEN NATHA HARIJAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	VALJI BHARA HARIJAN,MANIBEN D PARMAR,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE SERVED BY DS,MS MEGHA JANI,MS LILU K BHAYA
12091	FA/2641/2002	02/02/2012	JETUNABEN W/O DECD. VALIMAHMADJANMAHMAD,KHALIKBHAI VALIMAHMAD CHANAVALA,JAKIRBHAI VALIMAHMAD CHANAVALA,DILSHADBANU VALIMAHMAD CHANAVALA,RUKSHANABEN VALIMAHMAD CHANAVALA	(MR MOHANBHAI DESAI)	AMBALAL GOPALBHAI PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR RAJNI H MEHTA
12092	FA/2642/2002	02/02/2012	RATANBEN W/O PACHANBHAI LAXMANBHAI,PUTIBEN LAXMANBHAI PATEL MINOR,SHILPABEN PACHANBHAI PATEL MINOR,ANILKUMAR PACHANBHAI PATEL MINOR	(MR MOHANBHAI DESAI)	PATEL PARAGHIBHAI GODADBHAI,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR,(MR MAULIK J SHELAT)
12093	FA/2643/2002	27/02/2012	JASHODABEN W/O RAMANBHAI SHANABHAI,SHANABHAI PRABHATBHAI PARMAR,DIWALIBEN W/O SHANABHAI PRABHATBHAI PARMAR,MINOR SHAKUBEN D/O RAMANBHAI GHANABHAI	MR PRASHANT MANKAD	HUSSAINSINH RAJPUT DELETED,NANDKISHORE PURI S/O B.L.PURI,UNITED INDIA INSURANCE CO. LTD,NATUBHAI RAMANBHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI
12094	FA/2644/2002	27/02/2012	SURAJBEN SALAMBHAI CHATURBHAI SOLANKI,VAJESINH SALAMBHAI SOLANKI,GANPA SALAMBHAI SOLANKI,CHANDABEN D/O SALAMBHAI CHATURBHAI,SITABEN D/O SLAMBHAI CHATURBHAI,MINOR GITABEN D/O SALAMBHAI CHATURBHAI	MR PRASHANT MANKAD	HUSSAINSINH RAJPUT DELETED,NANDKISHORE PURI S/O B.L.PURI,UNITED INDIA INSURANCE CO. LTD,NATUBHAI RAMANBHAI PATEL	DELETED,RULE NOT RECD BACK,RULE SERVED
12095	FA/2646/2002	02/12/2011	NISHARHUSEN UMARBHAI KAZI DECDTHRO'HEIRS OF B N KAZI,BATULBANU NISHARHUSEN KAZI,MINOR MAZHURHUSEN NISHARHUSEN,MINOR ZAHURHUSEN NISHARHUSEN,MINOR SALIKHUSEN NISHARHUSEN,UMARBHAI JUMMABHAI KAZI	MR YN RAVANI	GABHARUBHAI BHIMABHAIAHIR,KUMBHAR KARSHANBHAI RAJABHAI.,UNITED INSURANCE CO. LTD.,ABBAS JAMALBHAI UCHADIYA,NEW INDIS ASSURANCE CO. LTD.,RAJENDRAKUMAR BHAGVATIPRASAD SAXENA(DELETED AS PER COURT),NATIONAL INSURANCE CO.LTD.,SALINBHAI AMADBHAI MODAN	DELETED,RULE SERVED,SERVED BY AFFIX. (R),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR MEHUL SHARAD SHAH
12096	FA/2647/2002	11/04/2012	DULABHAI OGHABHAI PATEL,	MR YOGEN N PANDYA	MAVJIBHAI VASHRAMBHAI SOLANKI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,MRS VASAVDATTA BHATT
12097	FA/2648/2002	16/08/2012	BHAVUBHAI MAVUBHAI VAGHELA,	MR ASHUTOSH R BHATT	NATVERLAL MANILAL RATHOD DEL.CT.ORD.DT.21/2/2012,AHMEDABAD MUNICIPAL CORP.,UNITED INDIA INSURANCE CO LTD.	DELETED,RULE SERVED,MR HS MUNSHAW
12098	FA/6/2003	09/05/2008	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHATUDEVI JAGTSINH PUROHIT,MINOR PUSHPAKUVARI JAGATSINH THRO RESP. NO.1,ILSINH CHANDANSINH PUROHIT,SHYAMLAL MANSUKHDAS GUPTA	NOTICE SERVED,SERVED BY RPAD (R),MR JV JAPEE
12099	FA/132/2003	29/06/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	SUNDERBHAI PUNJABHAI(DECD. THRO LEGAL HEIRS & REPRESENT.),PREMILABEN SUNDERBHAI,GIRISHBHAI SUNDERBHAI,RAJESH SUNDERBHAI,THRO' RESP.NO.1.HIS MOTHER(MINOR),MINA SUNDERBHAI, THRO' RESP.NO.1. HER MOTHER(MINOR),RAJNIKANT SUNDERBHAI THRO, RESP. NO 1. HER MOTHER,LAKHUBEN PUNJABHAI,KANABHAI @ GOPAL DAMABHAI BHARWAD,JITENDRAKUMAR PUNJABHAI PATEL	,NOTICE SERVED,DELETED
12100	FA/133/2003	29/06/2012	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	BALUBEN MANUBHAI MAKWANA,JITENDRAKUMAR PUNJABHAI PATEL	MR KR BRAHMBHATT,MR ASHOK N PARMAR,MR GIRISH D CHAVDA

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12101	FA/134/2003	29/06/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MANUBHAI KUBERBAI MAKWANA,JITENDRAKUMAR PUNJABHAI PATEL	MR KR BRAHMBHATT,MR ASHOK N PARMAR,MR GIRISH D CHAVDA
12102	FA/135/2003	29/06/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	DEVJIBHAI HARIBHAI (DECE. THROLEGALL HEIRS),JAYABEN DEVJIBHAI,JAGDISHBHAI DEVJIBHAI,BABUBHAI DEVJIBHAI,MAHENDRABHAI DEVJIBHAI,JITENDRAKUMAR PUNJABHAI PATEL	,MR KR BRAHMBHATT,MR ASHOK N PARMAR,MR GIRISH D CHAVDA
12103	FA/137/2003	13/02/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KAVITABEN RAMESHBHAI BARIYA,RANCHHODBHAI GALABHAI BARIYA (DECD. OF LEGAL HEIRS),VELJIBHAI R BARIYA,GOPALBHAI R BARIYA,RASIKBHAI R BARIYA,ARJANRAO PATINGRAO PATIL,SRINIVASALU REDDY,SRINIVASRAO,DHEERAJSARAN BHAKTKUMAR BHAGAT,NATIONAL INSURANCE CO. LT	,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR DN PANDYA,MR SUNIL B PARIKH
12104	FA/141/2003	13/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	GEETABEN RAMABHAI CHAMAR,MANJULABEN RAMABHAI CHAMAR,RAMANBHAI VAJABHAI PATEL,SHANABHAI VAJABHIA PATEL	NOTICE SERVED,RULE SERVED,MR SK PATEL,MR ASHUTOSH R BHATT
12105	FA/146/2003	07/12/2010	SPECAIL LAND OFFICER,	GOVERNMENT PLEADER	RANA GHANSHYAMSINH AJITSINH,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12106	FA/147/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA HANUBHA GOVUBHA,EXECUTIVE ENGINEER	,RULE SERVED
12107	FA/148/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA VAJUBHAI ATUBHA(DECD.)HEIRS OF VAJUBHA,EXECUTIVE ENGINEER	,RULE SERVED
12108	FA/149/2003	07/12/2010	SPECAIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA GIRIRAJSINH HANUBHA RANA HANUBHA GOVUBHA,EXECUTIVE ENGINEER	,RULE SERVED
12109	FA/150/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA VAJUBHA ATUBHA RANA DEVUBHA TEMUBHA,EXECUTIVE ENGINEER	,RULE SERVED
12110	FA/151/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA KRISHNASINH KIRITSINH(DECD.)HEIRS OF DECD,RANA GITABEN KRISHNASINH,RANA JAYPALSINH KRISHNASINH,RANA YUVRAJSINH KRISHNASINH,EXECUTIVE ENGINEER	,RULE SERVED
12111	FA/152/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA RAJENDRASINH PATHUBHA,EXECUTIVE ENGINEER	,RULE SERVED
12112	FA/153/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA KANAKSINH PATHUBHA,EXECUTIVE ENGINEER	,RULE SERVED
12113	FA/154/2003	07/12/2010	SPECIAL LAND OFFICE,	GOVERNMENT PLEADER	RANA PRAVINBHA GAMBHIRSINH RANA GAMBHIRSINH MANGLSINH,EXECUTIVE ENGINEER	,RULE SERVED
12114	FA/155/2003	07/12/2010	SPECIAL LAND OFFICER,	GOVERNMENT PLEADER	RANA BHIKHUBHA GOVUBHA,RANA DEVKUVARBA BHIKHUBHA,RANA BIPINSINH BHIKHUBHA,RANA MANOJBA BHIKHUBHA,EXECUTIVE ENGINEER	,NOTICE SERVED,RULE NOT RECD BACK
12115	FA/156/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	SHREEKANT & COMPANY,	MR NISHITH P THAKKAR
12116	FA/157/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ORIENT SUPPLY AGENCIES,	MR NISHITH P THAKKAR
12117	FA/158/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	MADHUSUDAN CERAMIC FIRM,	MR NISHITH P THAKKAR
12118	FA/159/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	RJ KINARIWALA,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12119	FA/160/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	RANGOLI ASSOCIATES,	RULE SERVED
12120	FA/161/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	PARESHBHAI C PARIKH,	SERVED BY AFFIX. (R)
12121	FA/162/2003	31/01/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	MITEN R SHAH,	RULE UNSERVED
12122	FA/166/2003	21/03/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	PUNJABHAI RAMABHAI PARMAR,MANGUBEN PUNJABHAI PARMAR,KAMLABEN ALIAS GALUBEN BABUBHAI PARMAR,ROHITKUMAR BABUBHAI(MINOR),KIRANKUMAR BABUBHAI(MINOR),PATEL TRANSPORT AYBBHAI MUSABHAI PATEL	SERVED BY RPAD (R),MR BP DALAL,(MR PARESH M DARJI)
12123	FA/167/2003	27/02/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	KODARBHAI KALABHAI DABHI,BHEMIBHAI KODARBHAI DABHI,AAIUBBHAI MUSABHAI PATEL	RULE SERVED,MR BP DALAL
12124	FA/169/2003	29/10/2015	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	ZAIBUNISHA IBRHIMBHAI MIRZA,FARHAD HUSSAIENBEG MIRZA (MINOR),FARIDKHAN RASULKHAN PATHAN DELETED AS PER COURT ORDER,GUJARAT STATE ROAD TRANSPORT CORPORATION,DATTAJI SHANKARBHAI DEVKAR	NOTICE SERVED,DELETED,MR ZUBIN F BHARDA,MS ROOPAL R PATEL
12125	FA/170/2003	29/10/2015	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	FARHAD HUSSAINBEG MIRZA(MINOR).,FARIDHKHAN RASULKHAN PATHAN DELETED AS PER COURT ORDER,GUJARAT STATE ROAD TRANSPORT CORPORATION,DATTAJI SHANKARBHAI DEVKAR	NOTICE SERVED,DELETED,MS ROOPAL R PATEL
12126	FA/171/2003	27/01/2017	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	NIRMALABEN WD/O RATILAL VITHALDAS DAVE,BHAVESHKUMAR RATILAL DAVE(MINOR),JAYESHKUMAR RATILAL DAVE,VITHALDAS MAHASHANKAR DAVE (DEC'D THRO'HIS HEIRS & LRS),NIRMALABEN WD/O RATILAL VITHALDAS DAVE,BHAVESHKUMAR RATILAL DAVE(MINOR),JAYESHKUMAR RATILAL DAVE,BABABHAI SOMABHAI PATEL (DEC'D THRO' HIS HIERS),SAROJBEN BABABHAI PATEL,SAURABH B. PATEL,SURESHKUMAR AMRUTLAL SHAH	,NOTICE SERVED,MR HN BRAHMBHATT
12127	FA/172/2003	10/04/2012	KANAKSINH @ KANUBHAI JIVUBHA ZALA,	MR KARTIKEY P RAWAL	IBRAHIM JIMAILSHA,RAMJIBHAI VASTABHAI BAGUTARA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
12128	FA/175/2003	18/09/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MS LILU K BHAYA	PRAVINSINH JITUBHAI RANA,STATE OF GUJARAT,ASSISTANT COLLECTOR	RULE SERVED,MR MANAV A MEHTA
12129	FA/176/2003	21/02/2014	(GUJARAT ELECTRICITY BOARD) MADHYA GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	DANIBEN JAMBABHAI RATHWA,JAMBABHAI KEVJIBHAI RATHWA	(MR RS PANJWANI)
12130	FA/181/2003	15/09/2008	MAHANT MOHANDASJI GURU SHRIPURSHOTTAMDASJI,	MR DC DAVE	STATE OF GUJARAT,BALVANTBHAI HARMANBHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED
12131	FA/183/2003	21/04/2010	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HAMIDABAEN JASAB FAKIR W/O LATE JASAB KAROON FAKIR,MASTER IBRAHIM JASAB FAKIR S/OLATE JASAB HAROON FAKIR,JENABEN HAROON FAKIR M/O LATE JASAB HAROON FAKIR,SUKHRAM PRATAPJI JAT (DELETED),SATYA NARAYAN AGARWAL C/O KEDAR AGARWAL,NAGJI @ NAGA NARAN CHAWDA,NEW INDIA ASSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR SUNIL B PARIKH,MR MEHUL S SHAH,(MR SURESHM SHAH)
12132	FA/184/2003	26/06/2015	MUNNAKUMAR BHARAT KUMAR DEVMURARI (DECEASED THROU HEIR,BHARATKUMAR JAYANTILAL DEVMURARI,BHAVNABEN @ BHARTIBEN BHARATKUMAR DEVMURARI	MR AMAR D MITHANI,MR AMITKUMAR C BHATT	RABARI JIKA BHOJABHAI,POPATLAL NATHALAL.,NATIONAL INSURANCE CO.LTD.,KANU DEVJI AHIR	NOTICE SERVED,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12133	FA/187/2003	16/08/2016	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MANJULABEN BABUBHAI PATEL,DAKSHABEN BABUBHAI PATEL,RAMILABEN BABUBHAI PATEL,GAYATRIBEN BABUBHAI PATEL(MINOR),BHAVESH BABUBHAI PATEL(MINOR),KESERSING DUGARSING RAJPUT,SHARAFATHUSAIN IQBALHUSAIN,JAGDISHBHAI TRIKAMBHAI PATEL,HASMUKHBHAI AMBALAL PATEL	NOTICE SERVED,SERVED BY AFFIX(N),DELETED
12134	FA/188/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA,NANAVATI ASSOCIATES	PATEL AMTHALAL MOHANLAL,SINCE DECD.THRU HIS HEIRS & L.RS.,AMTHIBEN WIDOW,60 YRS.,BHAGVATIBEN,DAUGHTER,45 YRS.,MANJIBEN.DAUGHTER,40 YRS.,CHAMPABEN,DAUGHTER,38 YRS.,VISHNUBHAI,SON,35 YRS.,SPECIAL LAND OFFICER	,GOVERNMENT PLEADER,MR AN PATEL
12135	FA/189/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL NAROTTAMBHAI JOITARAM,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12136	FA/190/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL DAHYABHAI DAVKARANDAS,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12137	FA/191/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL MANILAL NANJIBHAI,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12138	FA/192/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL UJAMBHAI JOITARAM DIED THRO' LRS,PASHIBEN UJAMBHAI PATEL,RAIBEN UJAMBHAI PATEL,SHANTABEN UJAMBHAI PATEL,PRAHLADBHAI UJAMBHAI PATEL,BHAGVATIBEN UJAMBHAI PATEL,NATUBHAI UJAMBHAI PATEL DIED THOR' HEIRS,RAMILABEN NATUBHAI PATEL,KAMLESH NATUBHAI PATEL,SPECAL LAND OFFICER	,GOVERNMENT PLEADER,MR AN PATEL
12139	FA/193/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL RATANBHAI JESANGBHAI,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12140	FA/194/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL HARGOVANDAS SHIVRAMDAS,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12141	FA/195/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL NATHABHIA TULSIDAS,SPECAIL LAND OFFFICER	GOVERNMENT PLEADER,MR AN PATEL
12142	FA/196/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	HEIRS OF DECD. PATEL KHUSHALBHAI JOITARAM,PATEL KANTABEN KHUSALDAS,PATEL MANIBEN KHUSALDAS,PATEL BHAGWANDAS KHUSHALDAS,PATEL TRIBHOVANDAS KHUSHALDAS,PATEL LILABEN KHUSHALDAS,PATEL MANULABEN KHUSHALDAS,SPECIAL LAND OFFICER	,GOVERNMENT PLEADER,MR AN PATEL
12143	FA/197/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL DASHRATHBHAI PRABHUDAS,SPECIAL LAND OFFIER	GOVERNMENT PLEADER,MR AN PATEL
12144	FA/198/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL KANTIDAS BHAGWANDAS,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12145	FA/199/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL MANILAL MADHAVLAL,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12146	FA/200/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL JAYNTILAL HARGOVANDAS,SPECILA LAND OFFICER	GOVERNMENT PLEADER,MR R E VARIAVA

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12147	FA/201/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL JAYNTIBHIA AMBARAM,SPECIAL LAND OFFIER	GOVERNMENT PLEADER,MR AN PATEL
12148	FA/202/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL MAFATLAL MANGALDAS,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12149	FA/203/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL VIRCHANDBHAI RAMBHAI,PATEL RATILAL RAMBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12150	FA/204/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL MULCHANDBHAI ISHVERBHAI (DECE. THOR HEIRS),PATEL NARESHKUMAR MULCHANDDAS,PATEL KANKUBEN MULCHANDAS,PATEL RAMILABEN LAXMANDAS,PATEL NAYANABEN MAHESHBHAI,PATEL VARSHABEN MANOJKUMAR,SPECIAL LAND OFFICER	,GOVERNMENT PLEADER,MR AN PATEL
12151	FA/205/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL KANTABEN PRABHUDAS,SPECAIL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12152	FA/206/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	HEIRS OF DECD. NARAYANDAS SHIVRAMDAS PATEL,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12153	FA/207/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	HEIR OF DECD. PATEL MOHANALAL PRABHUDAS,SPECIAL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12154	FA/208/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	HEIR OF DECD. PATEL NATHALAL MOHANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12155	FA/209/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	TRIBHOVANDAS AMBARAMBHAI PATEL(DECD. THRO LEGAL HEIRS),PATEL GANGABEN TRIBHOVANDAS,PATEL BHARATKUMAR TRIBHOVANDAS,PATEL HASMUKHBHAI TRIBHOVANDAS,PATEL KANTILAL TRIBHOVANDAS,PATEL URMILABEN TRIBHOVANDAS,SPECAIL LAND OFFICE	,GOVERNMENT PLEADER,MR AN PATEL
12156	FA/210/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	PATEL MANDAS PRABHUDAS,SPECAIL LAND OFFICER	GOVERNMENT PLEADER,MR AN PATEL
12157	FA/211/2003	23/07/2012	IBP CO.LTD.,	MR MI HAVA	BHAGWANDAS BAJIDAS PATEL (DECD. THROU LEGAL HEIRS),PATEL NARSINHBHAI BHAGWNABHAI,PATEL BABUBHAI BHAGWANBHAI,SPECAIL LAND OFFICER	,GOVERNMENT PLEADER,MR AN PATEL
12158	FA/222/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL JIVRAMBHAI DHANJIBHAI	RULE SERVED,MR AV PRAJAPATI
12159	FA/223/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL NAROTTAMDAS DWARKADAS,PATEL BABULAL DWARKADAS	RULE SERVED,MR AV PRAJAPATI
12160	FA/224/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL RANCHODBHAI MAGANBHAI	RULE SERVED,MR AV PRAJAPATI,MR MD VAKIL
12161	FA/225/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL PRABHUVABHAI NARSINHBHAI	RULE SERVED,MR AV PRAJAPATI,MR MD VAKIL
12162	FA/226/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL PARSOTTAMBHAI KARSHANDAS	RULE SERVED,MR AV PRAJAPATI,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12163	FA/228/2003	10/05/2012	NARENDRA N SANGHVI,	MR BK OZA	GUJARAT STATE ROAD TRANSPORT CORPORATION,DRIVER OF S.T.BUS BERAING NO.GQE 9218,SATTARBHAI ABDUL REHEMAN,SABIRBHAI ABDULBHAI	NOTICE SERVED,MRS VASAVDATTA BHATT
12164	FA/230/2003	26/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	JUSAB HAJI SAMA,BHILAL SULEMAN SUMRA,GOPALBHAI RAVABHAI DANGAR,GOVINDBHAI LAXMANBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
12165	FA/233/2003	16/12/2015	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	JASUBEN RAVJIBHAI HIRANI,DINESH RAVJIBHAI HIRANI,BHARAT RAVJIBHAI HIRANI,MULJI NARAN HIRANI,SHAMBAI MULJI HIRANI,BHILAL SULEMAN SUMRA,GOPALBHAI RAVABHAI DANGAR	RULE SERVED,SERVED BY AFFIX. (R),(MR SANDEEP N BHATT)
12166	FA/234/2003	30/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	BHARAT RAVJIBHAI HIRANI,BHILAL SULEMAN SUMRA,GOPALBHAI RAVABHAI DANGAR	NOTICE SERVED,SERVED BY AFFIX(N),(MR SANDEEP N BHATT)
12167	FA/236/2003	30/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DINESHBHAI RAVJIBHAI HIRANI,BHILAL SULEMAN SUMRA,GOPALBHAI RAVABHAI DANGAR	RULE SERVED,(MR SANDEEP N BHATT)
12168	FA/238/2003	13/02/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	SHAILESH BHARATKUMAR(MINOR) DUDHREJIA THRO'GUARDIAN &,DRIVER HAMIRBHAI MOHANBHAI MAKWANA,POPATBHAI MULJIBHAI RAIYANI	NOTICE SERVED,DELETED,MR PANKAJ R DESAI
12169	FA/244/2003	13/04/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	RAVJI GOVIND PATEL,POTUBHA RASUBHA ZALA,TRIKAM JIVA KARSAN,DEVJI KARSAN GORASIA,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR SHALIN N MEHTA,MR CHETAN P PANDYA
12170	FA/266/2003	22/03/2012	MONGIBEN WD/O JEHABHAI DHANABHAI VARAN,	(MR MOHANBHAI DESAI)	GSRTC,NATHUBHAI VALUBHAI RAJPUT,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MRS VASAVDATTA BHATT,MR KK NAIR
12171	FA/268/2003	09/07/2013	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	BHAGCHANDRA @ BHAKCHAND BHAKRARAM DECD.THR'HEIRS,MOHINIDEVI BHAGCHAND,MINOR PRAVIN BHAGCHAND,MINOR NARENDRA BHAGCHAND,ZAMKUDEVI BHAKRARAM,BHAKRARAM DHAKALARAM,MARK LEASING & FINANCE LTD,SAILESHKUMAR AMRUTLAL,NEW INDIA INSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR MANAV A MEHTA
12172	FA/270/2003	30/09/2008	PROJECT MANAGER,	MR AJAY R MEHTA	DIST.COLLECTOR,PATEL HARJIVANDAS SHANKERDAS	,NOTICE SERVED,MR MD VAKIL
12173	FA/271/2003	30/09/2008	PROJECT MANAGER,	MR AJAY R MEHTA	DIST.COLLECTOR,PATEL NARSINHBHAI SHANKERBHAI	,NOTICE SERVED,MR MD VAKIL
12174	FA/272/2003	30/09/2008	PROJECT MANAGER,	MR AJAY R MEHTA	DIST.COLLECTOR,PATEL KESHAVLAL MAGANLAL	,NOTICE SERVED,MR MD VAKIL

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12175	FA/273/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL KALABHAI JESANGBHAI,PATEL BHIKHABHAI JESANGBHAI	GOVERNMENT PLEADER,MR MD VAKIL
12176	FA/274/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL RAMANBHAI JESANGBHAI	,GOVERNMENT PLEADER
12177	FA/275/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL VITHTHALBHAI MADHABHAI	,GOVERNMENT PLEADER
12178	FA/276/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL BABABHAI KESHAVLAL	,GOVERNMENT PLEADER
12179	FA/277/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL BABABHAI KESHAVLAL	,GOVERNMENT PLEADER
12180	FA/278/2003	08/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,PATEL KALABHAI JESANGBHAI	,GOVERNMENT PLEADER
12181	FA/279/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DECD. PATEL RANCHHODBHAI MOHANBHAI	
12182	FA/280/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DECD. BABUBHAI RAMDAS,THRO'HISHEIRS,RAMDAS HIRABHAI	
12183	FA/281/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DECD.TRIBHOVANBHAI BECHARDAS, THRO'HEIR,GANDABHAI TRIBHOVAN	,(MR A J PATEL)
12184	FA/282/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,NAYI LAXMANBHAI REVABHAI,NAYI MOHANBHAI REVABHAI	
12185	FA/283/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,JANI JAYANTILAL CHHABILDAS JAGANNATH	
12186	FA/284/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DECD.AMBALAL KHUSALDAS PATEL THRO'HIS HEIR,MANILAL BECHARDAS	
12187	FA/286/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,CHAGAJI BHUPATJI TAHKOR	,MR MD VAKIL
12188	FA/287/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL VITALBHAI KALIDAS	
12189	FA/288/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,BADARSANG PRABATSANG THAKOR	,MR MD VAKIL
12190	FA/289/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,THAKOR PRABHUJI KESHAJI	,MR MD VAKIL
12191	FA/290/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL MANORBHAI BHAVANBHAI,PATEL BHAGANBHAI BHAVANBHAI	
12192	FA/291/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,THAKOR DHANSANG KHANAJI	,MR MD VAKIL
12193	FA/292/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,THAKOR GULABSANG VAJAJI	,MR MD VAKIL
12194	FA/293/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,BHIKHAJI DEVJUJI	,MR MD VAKIL
12195	FA/294/2003	30/09/2008	EXECUTIVE ENGINEER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,THAKOR PRABHUJI KESHAJI	,MR MD VAKIL
12196	FA/336/2003	03/03/2011	CENTURY ENKA LTD.,	MR BHUSHAN B OZA	BIPINBHAI VINODBHAI DESAI,SPL.LAQ OFFICER,STATE OF GUJARAT,INDIAN RAYON & INDUSTRIES LTD.	GOVERNMENT PLEADER,RULE SERVED, (MR A J PATEL),MR JITENDRA M PATEL
12197	FA/337/2003	03/03/2011	CENTURY ENKA LTD.,	MR BHUSHAN B OZA	MAHESHBHAI SOMABHAI PATEL,SPL.LAQ OFFICER,STATE OF GUJARAT,INDIAN RAYON & INDUSTRIES LTD.	,GOVERNMENT PLEADER,RULE SERVED
12198	FA/338/2003	03/03/2011	CENTURY ENKA LTD.,	MR BHUSHAN B OZA	SHANTABEN DAHYABHAI PATEL,SPL.LAQ OFFICER,STATE OF GUJARAT,INDIAN RAYON & INDUSTRIES LTD.	,GOVERNMENT PLEADER,RULE SERVED
12199	FA/341/2003	09/02/2012	PASHCHIM GUJARAT VIJ COMPANY LTD.,EXECUTIVE ENGINEER,PASHCHIM GUJART VIJ COMPANY LTD.,DY.ENGINEER,PASHCHIM GUJARAT VIJ COMPANY LTD.	MS LILU K BHAYA	BABULAL TARACHAND AGRAWAL,	RULE SERVED,(MR MB GANDHI),MR RR TRIVEDI,MR BHAVESH P TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12200	FA/343/2003	29/10/2015	GUJARAT STATE ROAD TRASPORT CORPORATION,	MS ROOPAL R PATEL	ZAIBUNISSHA IBRAHIMBHAI MIRZA,MINOR FARSAT HUSSAIBEG MIRZA THRO' ZAIBUNISSHA I MIRZA,FARIDKHAN RASULKHAN PATHAN,DATTAJI SHANKERJI DEVKAR,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR ZUBIN F BHARDA,MR AJAY R MEHTA
12201	FA/344/2003	29/10/2015	GUJARAT STATE ROAD TRASPORT CORPORATION,	MS ROOPAL R PATEL	FARHAT HUSSAINBEG MIRZA(MINOR)THRO' ZAIBUNISSHA I MIRZA,FARIDKHAN RASULKHAN PATHAN,DATTAJI SHANKERBHAI DEVKAR,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR ZUBIN F BHARDA,MR AJAY R MEHTA
12202	FA/345/2003	29/10/2015	GUJARAT STATE ROAD TRASPORT CORPORATION,	MS ROOPAL R PATEL	DATTAJI SHANKERBHAI DEVKAR,HARIDKHAN RASULKHAN PATHAN	NOTICE SERVED
12203	FA/346/2003	17/02/2016	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	VISHVAMBER JAYDEVBHAI BHATTI,VINABEN VISHVAMBER BHATTI	NOTICE SERVED,(MR BD KARIA)
12204	FA/347/2003	11/03/2019	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	CHHAGANBHAI GHELABHAI THRO' PRIYASHARAN HARIKRISHAN SHAH,	MR KIRAN ACHARYA
12205	FA/348/2003	05/06/2017	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	NANIKARAMTI NAVLANI,	NOTICE UNSERVED
12206	FA/349/2003	11/03/2019	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	ARICS MARKETING THRO' BHARATBHAI MANAHARLAL PARIKH,	RULE SERVED
12207	FA/350/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	BHARATBHAI MANAHARLAL PARIKH,	RULE SERVED
12208	FA/352/2003	29/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	ASHOKBHAI HARJIVANBHAI THAKKAR,	NOTICE SERVED
12209	FA/354/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MAHESHKUMAR ARJANDAS ATYANI,	MR GULSHAN N NASHA
12210	FA/355/2003	29/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MOHAMAD USMAN ABDUL REHMAN BASTAVALA,	NOTICE SERVED
12211	FA/356/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	RAMLAL MANEKCHANDRAJI SONI,	RULE SERVED
12212	FA/357/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	CHAMPALAL MANOHARMAL JAIN,	RULE SERVED
12213	FA/358/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	HOTEL SARITA,	SERVED BY AFFIX(N)
12214	FA/359/2003	16/02/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	HOTEL SARITA,	SERVED BY AFFIX(N)
12215	FA/360/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MADHAVDAS MANILAL & CO.,	NOTICE SERVED,MR NISHITH P THAKKAR
12216	FA/361/2003	29/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	S.D.TRADERS,	NOTICE SERVED
12217	FA/362/2003	19/07/2012	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	GUJARAT RESEARCH & MEDICAL INSTITUTE,	MR SUDHIR M MEHTA
12218	FA/363/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SMITABEN BHARATKUMAR SHAH,	RULE UNSERVED
12219	FA/364/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MASCOT HOTELS LIMITED,	NOTICE SERVED,MR SUNIT S SHAH
12220	FA/365/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	PRAVINABEN A SHAH,	RULE SERVED
12221	FA/366/2003	26/02/2013	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	KARIMUNISSA,SIRAJUDDIN,JIYAUDDIN,ZAHIRUDDIN,MUNIRUDDIN,IFTEUDDIN,SALIMUDDIN,MUSTAFAMIYA KADRI	RULE UNSERVED,UNSERVED EXPIRED (R)
12222	FA/367/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	EAST INDIA PAPER COMPANY,	RULE SERVED
12223	FA/368/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	NOORMOHAMMED IMMAMBAKSH NAGORWALA,	RULE UNSERVED
12224	FA/369/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	FAKRUDDIN HAIDERKHAN,SHABIRBHAI FAKRUDDIN,NAFISA FAKRUDDIN,TAIYABBHAI ABDULBHAI	NOTICE SERVED,RULE UNSERVED,MR ASHISH M DAGLI
12225	FA/370/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	GORCHAND BHOOTNATH DAS,	RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12226	FA/371/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SALIMBHAI JAFARBHAI,	MS AVANI S MEHTA
12227	FA/372/2003	30/07/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	HELLO SERVICES THRO' PARTNERS,RAGHUNATHSINH MADHUNATHSINH BAROT,RAJENDRA RAGHUNATHSINH BAROT	,NOTICE UNSERVED
12228	FA/373/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	KISHANCHANAD DWARKADAS AGRAWAL,	(MR PS SHAH)
12229	FA/374/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	GIRIRAJPRASAD DWARKADAS AGRAWAL,KISHANCHAND DWARKADAS AGRAWAL	RULE SERVED,(MR PS SHAH)
12230	FA/375/2003	31/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	VALSON VALVE COMPANY,	NOTICE SERVED
12231	FA/376/2003	31/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SIMPLEX ENGINEERING WORKS,SHANKARLAL HARJIVANDAS PANCHAL	NOTICE SERVED
12232	FA/377/2003	05/06/2017	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MOHMMADNASIR HAJIGULAMRASUL,	NOTICE UNSERVED
12233	FA/378/2003	07/02/2014	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	NARESHBHAI N JOSHI,SURESHCHANDRA PARSHOOTTAMDAS VYAS	RULE SERVED,RULE UNSERVED
12234	FA/379/2003	31/03/2010	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	KANTILAL MOHANLAL RATHOD,	(MR TS NANAVATI)
12235	FA/380/2003	11/06/2012	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	PATHIKBHAI BHUPENDRABHAI SHAH,	MS PJ DAVAWALA
12236	FA/381/2003	09/04/2019	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	LEHRIBEN JAGJIVANDAS,	DS AFF.NOT FILED (R)
12237	FA/382/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	GUJARAT RESERCH & MEDICAL INSTITUTE,	NOTICE SERVED,MR SUDHIR M MEHTA
12238	FA/383/2003	28/06/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	MOHAMMAD ISHMAIL ALTAF,	MR MEHUL M MEHTA
12239	FA/384/2003	03/05/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	GHANSHYAMBHAI BALDEVBHAI,	RULE SERVED BY DS
12240	FA/395/2003	05/04/2011	PARSHOTTMDAS RANCHHODBHAI PATEL DECD.THRO'HEIRS OF,SHANTABEN WD/O PARSHOTTAMDAS CHOTABHAI PATEL,ARUNBHAI PARSHOTTAMDAS PATEL,MAHENDRABHAI PARSHOTTAMDAS PATEL,SMITA UPENDRABHAI PATEL,HANSABEN JASHWNATKUMAR PATEL	MR DC DAVE	SHRIKANT RANCHHODBHAI PATEL,RAMESHCHANDRA RANCHHODBHAI PATEL,SHAILESH RANCHHODBHAI PATEL	,(MR RM VIN)
12241	FA/396/2003	09/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	REKHABEN BHIKHALAL,SIPAI SABUDDHIN SULEMANBHAI [DELETED AS PER COURT ORDER	DELETED,MS PAURAMI B. SHETH
12242	FA/397/2003	26/10/2015	ORIENTAL INSURANCE CO LTD.,	MR AJAY R MEHTA	KUSHALIDEVI,WD/O KESHARSINH BHURARAM CHAUDHARY,DHARVIRSINH KESHARSINH CHAUDHARY,MINOR SUDHESHKUMAR KESHARSINH CHAUDHARY,SHAIKH RAFIKAHMED GAFURBHAI BHATI,MAHENDIHASAN MANJUDDIN ANSARI	NOTICE SERVED BY DS,MR.HIREN M MODI
12243	FA/405/2003	29/01/2008	REGIONAL DIRECTOR,	MR BP BHATT	YASHWANT PURSHOTTAM GOSWAMI,	MS ASHA H GUPTA
12244	FA/406/2003	19/02/2015	PATEL CHANDRAKANT JIVANBHAI HARESH MINERALS,PATEL RUPENKUMAR CHIMANLAL,,PATEL NATHIBEN RAVJIBHAI	,M/S.VYAS ASSOCIATES	STATE BANK OF INDIA,REGIONAL MANAGAR, REGION NO. 1 STATE BANK OF INDIA,,BRANCH MANAGAR,	RULE SERVED,(MR SANDEEP N BHATT)
12245	FA/409/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	DHARMISHTABEN MANILAL SHAH,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12246	FA/410/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	RAVJIBHAI HARUBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA

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12247	FA/411/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	MANIBHAI SHAMALBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12248	FA/412/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	VISHNUBHAI HARMANBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12249	FA/413/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	BHIKHABHAI RANCHODBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12250	FA/414/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	BHIKHABHAI HARMANBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12251	FA/415/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	RAMANBHAI FULABHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12252	FA/416/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	BABUBHAI AMBALAL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12253	FA/417/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	JASHBHAI AMBALAL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12254	FA/418/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	BABUBHAI AMBALAL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12255	FA/419/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	BHUPENDRA AMBALAL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12256	FA/420/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	AMBALAL RAVJIBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12257	FA/421/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	CHHOTABHAI HARUBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12258	FA/422/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	RATILAL FULABHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12259	FA/423/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	JAGDISHBHAI DAYABHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12260	FA/424/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	BECHARBHAI CHATURBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12261	FA/425/2003	27/09/2011	REGIONAL MANGAER,	MR MG NAGARKAR	INDIRABEN JAYANTIBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR NILESH A PANDYA
12262	FA/426/2003	28/12/2012	UNITED INDIA INSURACE CO. LTD,	MS MEGHA JANI	NOORBAI ALIMAMAD BHATTI,KHATIBAI ALIMAMAD BHATTI,MUBARAK ALILMAMAD BHATTI,MINOR OSMAN ALIMAMAD BHATTI THRO' MOORBAI ALIMAMAD BHATTI,KANTILAL RAVJI PATEL,SUJAY TRADING CO. PVT LTD,ATULKUMAR P MAHESHWARI	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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12263	FA/452/2003	12/04/2010	BHAVANI DEVELOPERS,MULJI VELJI HALAI,BHUPENDRA VELJI HALAI	(MR NV ANJARIA)	PARISHRAM CONSTRUCTION,	RULE SERVED,(MR NALIN K THAKKER)
12264	FA/456/2003	24/04/2017	ORIENTAL INSURANCE CO LTD.,	MR R G DWIVEDI	HEIRS OF DECD.MUKESH BHAGVANJIBHAI KARAMTA,BHAGVANJIBHAI PUJABHAI KARAMTA,LAXMIBEN BHAGVANJIBHAI KARAMTA,HITESHKUMAR KANABHAI MAKWANA EMPLOYER OF DECD.MUKESH B. KARAMTA	,DELETED,MR VIMAL M PATEL,MR HRIDAY BUCH
12265	FA/461/2003	26/07/2018	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ISHWARBHAI NARANDAS PATEL,PRAKASH ISHWARBHAI PATEL,PRATAPJI PREMAJI (DELETED),KALABHAI ISHWARBHAI PATEL	NOTICE SERVED,DELETED,SERVED BY RPAD (R),MR SALIL M THAKORE
12266	FA/465/2003	05/03/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	MAULESH SUDHIRBHAI MEHTA,RASULBHAI KARIMBHAI MANSURI,DIVYESH SUDHIRBHAI MEHTA,JASHWANTLAL KESHAVLAL SHAH,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR KK NAIR,(MR MAULIK J SHELAT)
12267	FA/467/2003	28/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	BHIMJIBHAI KADVABHAI PATEL DECD.THR'HEIRS,RAMBHABEN W/O BHIMJIBHAI PATEL,DINESHBHAI BHIMJIBHAI PATEL,HARSHUKHLAL BHIMJIBHAI PATEL,KISHORBHAI BHIMJIBHAI PATEL,MAHIPATSINH ASHAJI JADEJA,MALDEBHAI KHIMANANDBHAI MANDANIA,GHANABHAI KARSANBHAI PANERA,NATIONAL INSURANCE CO. LTD,NEW INDIA ASSURANCE COMPANY LTD.	,NOTICE SERVED,MR SUNIL B PARIKH,MR SANDIP C SHAH
12268	FA/468/2003	07/05/2012	UNITED INDIA INS CO LTD,	MR VIBHUTI NANAVATI	NARSANGBHAI RAMJIBHAI DECD. THR'HEIRS,RAMJIBHAI NATHUBHAI,HARIBEN RAMJIBHAI,GAURIBEN NARSANGBHAI,NITABEN NARSANGBHAI,MINOR GHANSHYAM NARSANGBHAI THRO' GAURIBEN NARSANGBHAI,RAMANLAL NATHABHAI PATEL,THAKOR CHATURJI KACHARAJI	,NOTICE SERVED,MS PAURAMI B. SHETH
12269	FA/470/2003	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	GHOGHABHAI SAMATBHAI PRAJAPATIDECD.THR'HEIRS,CHANCHIBEN GHOGABHAI PRAJAPATI,JAGDISHBHAI GHOGHABHAI PRAJAPATI,BHAGWANBHAI GHOGHABHAI PRAJAPATI,GOVINDBHAI GHOGHABHAI PRAJAPA-TI,DALPATBHAI GHOGHABHAI PRAJAPATI,PARSOTTAMBHAI GHELABHAI RABARI,HARESH AMARSHIBHAI BHADKA	,NOTICE SERVED,MR ASHISH M DAGLI
12270	FA/471/2003	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	VASHRAMBHAI KHIMABHAI RABARI,PARSOTTAMBHAI GHELABHAI RABARI,HARESH AMARSHIBHAI BHADKA	NOTICE SERVED,MR ASHISH M DAGLI
12271	FA/472/2003	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	KUMBHAR MAHADEV BHAVANBHAI,PARSOTTAMBHAI GHELABHAI RABARI,HARESH AMARSHIBHAI BHADKA	NOTICE SERVED,MR ASHISH M DAGLI
12272	FA/473/2003	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LADHUBA GAGUBHA ZALA,PARSOTTAMBHAI GHELABHAI RABARI,HARESH AMARSHIBHAI BHADKA	NOTICE SERVED,MR MANAV A MEHTA
12273	FA/474/2003	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALJIBHAI BHAGWANBHAI PATEL,PARSOTTAMBHAI GHELABHAI RABARI,HARESH AMARSHIBHAI BHADKA	NOTICE SERVED,MR MANAV A MEHTA
12274	FA/477/2003	09/12/2010	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	RABARI MALJIBHAI HARIBHAI,SPECIAL LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR JM BAROT

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12275	FA/478/2003	09/12/2010	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	RABARI MELABHAI HARIBHAI DECD.THRO'LEGAL HEIRS,DEVBEN WD/O MELABHAI HARIBHAI,RABARI ISHWARBHAI MELABHAI,RABARI AMRUTBHAI MELABHAI,SPECIAL LAND ACQUISITION OFFICER,COLLECTOR	,RULE SERVED,MR JM BAROT
12276	FA/479/2003	28/03/2016	PANCHAL KUVARBEN WD/O PANCHAL HARICHANDRA KHUSHALBHAI,PANCHAL PRAVINBHAI HARISHCHANDRA	(MR MOHANBHAI DESAI)	NOORASHA IMAMSHA FAKIR,HEIRS OF DECD.PATEL DAHYABHAI AMBALAL,PATEL PUSHPABEN DAHYABHAI,PATEL MAHESHBHAI DAHYABHAI [MINOR TH' GUARDIAN NO. 2/1.,THE ORIENTAL INSURANCE CO. LTD.	,RULE SERVED,MR KK NAIR
12277	FA/480/2003	30/09/2015	TROIKA PROCESSES PRIVATE LTD,	MR SANJAY A MEHTA	GUJARAT AGRO INDUSTRIES CORP. LTD,	MR UDAY R BHATT
12278	FA/484/2003	04/08/2008	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SP.LAND ACQUISITION OFFICER,DECD.DADUMIYA JIVAMIYA THRO' HIS LEGAL HEIRS,KALUMIYA KARIMMIYA	,GOVERNMENT PLEADER,NOTICE SERVED
12279	FA/487/2003	13/06/2014	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	GIRDHARLAL POPATLAL BARAE,CHANDRIKABEN GIRHDARLAL BARAE,BHARAT GIRDHARLAL BARAE,KUSUM GIRDHARLAL BARAE,DILIP GIRDHARLAL BARAE,AMARSHI MANJI,KEVAR RAVA DESHAR	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
12280	FA/488/2003	12/08/2008	SIDIKBHAI ALIBHAI,	MR NIRAV C THAKKAR	HALAR ENGINEER THRO' LILADHAR KESHUBHAI VANIYA,	NOTICE SERVED,MR JV JAPEE
12281	FA/489/2003	13/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	MANISHA MORARDAS HARIYANI (DECD. THRO LEGAL HEIRS),MORARDAS AMARDAS HARIYANI,MUKTABEN MORARDAS HARIYANI,KASAMALI LALAMIYA SAIYED,RAJESH MORARIDAS HARIYANI,NAMORIBHAI UMARBHAI MAJOTHI KUMBHAR,DEVDOOT RAGHUVIR GADHVI,NEW INDIA INSURANCE CO LTD.	,NOTICE SERVED,UNSERVED EXPIRED (N),MR RAJNI H MEHTA
12282	FA/491/2003	20/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	BHAILALBHAI ZAVERBHAI THAKORE,SPECIAL LAQ OFFICE	RULE SERVED,MR GM AMIN
12283	FA/492/2003	20/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	BHAILALBHAI ZAVERBHAI THAKORE,SPECIAL LAQ OFFICE	RULE SERVED
12284	FA/493/2003	20/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	GHANSHYAMBHAI PARSHOTTAMBHAI PATEL,SPECIAL LAQ OFFICE	RULE SERVED
12285	FA/494/2003	20/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	DAHYABHAI BHIKHABHAI THAKORE,SPECIAL LAQ OFFICE	RULE SERVED
12286	FA/495/2003	20/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	DHYABHAI BHIKHABHAI THAKORE,SPECIAL LAQ OFFICE	RULE SERVED
12287	FA/496/2003	20/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	RAMESHBHAI MANGARBHAI THAKORE,SPECIAL LAQ OFFICE	RULE SERVED
12288	FA/498/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	PARBHUBHAI HIRABHAI,	(MR A J PATEL)
12289	FA/499/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	PANKAJBHAI DAYALBHAI,BHAVESHKUMAR DAYALBHAI,SHANTABEN DAYALBHAI	
12290	FA/500/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	HEIRS OF KANKUBEN WD/O. NARSINHBHAI JASMATBHAI,MOHANBHAI NARSINHBHAI,MAGANBHAI NARSINHBHAI,HIRABHAI NARSINHBHAI,NATVERBHAI NARSINHBHAI,KIKABHAI NARSINHBHAI	
12291	FA/501/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	PANIBEN WD/O. FAKIRBHAI CHHIMKA,	
12292	FA/502/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	SONABEN D/O. HIRABHAI WD/O. PARBHUBHAI VALABHAI,HER,	
12293	FA/503/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	RAMILABEN WD/O. KESHABHAI HANSJIBHAI,LAXMANBHAI KESHABHAI,MAGANBHAI KESHABHAI	
12294	FA/504/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	KHANDUBHAI RANCHHODBHAI,PANKAJBHAI MANUBHAI SHAH	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12295	FA/505/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	HEIR OF CHHIMUBHAI MULCHANDBHAI FAKIRBHAI,	
12296	FA/506/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	CHIMKABHAI NANABHAI,	
12297	FA/507/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	HEIR OF DECD. RAMIBEN BALUBHAIPARBHU PAARSOTTAMBHAI BALUBHAI,	
12298	FA/508/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	DINESHCHANDRA MAFATLAL MEHTA,	
12299	FA/509/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	JAYVADAN RAMANIKLAL KAPADIA,DINESH JERAMBHAI MAKANBHAI HEIR OF JERAMBHAI MAKANBHAI	
12300	FA/510/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	HEIRS OF DECD. LALABHAI VALABHAI,PRAVINBHAI LALABHAI,HEIRS OF VALLAVBHAI LALABHAI,GITABEN VIJAYBHAI IJARDAR,DARSHANKUMAR VIJAYBHAI IJARDAR,MINOR RIKITABEN VIJAYBHAI,HER GUARDIAN GITABEN VIJAYBHAI,NARSINHBHAI LALABHAI,MAHESHBHAI LALABHAI,CHANDRESHBHAI LALABHAI	
12301	FA/511/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	MOHANBHAI KACHARABHAI,CHHABILDAS KACHARABHAI,RAMANBHAI KACHARBHAI	
12302	FA/512/2003	11/08/2011	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER DIVISION	GOVERNMENT PLEADER	MOHANBHAI KACHARABHAI,CHHABILDAS KACHARBHAI,RAMANBHAI KACHARABHAI	
12303	FA/513/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JESANGBHAI VASHRAMBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12304	FA/514/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANESH KHODABHAI,JESANGBHAI KHODABHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12305	FA/515/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMBABEN RANCHHODBHAI'S HEIRS AND SUCCESSORS.,MANJUBEN RANCHHODBHAI,EXECUTIVE ENGINEER	,RULE SERVED,MR MD VAKIL
12306	FA/516/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSANGBHAI JAGMALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12307	FA/517/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHHODBHAI KANJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12308	FA/518/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASHOKBHAI RAMJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12309	FA/519/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALJIBHAI SAVDAS,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12310	FA/520/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHANSHYAMBHAI SAVDAS,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12311	FA/521/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANOJBHAI NARANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12312	FA/522/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMABHAI RANCHHODBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12313	FA/523/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMESHKUMAR BHAGWANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12314	FA/524/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJANBHAI MANSANGBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12315	FA/525/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KEHARBHAI KHODABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12316	FA/526/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRATAPBHAI VELABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12317	FA/527/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMSANGBHAI VALABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL

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12318	FA/528/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALJIBHAI KANJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12319	FA/529/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHHODBHAI KANJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12320	FA/530/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMABHAI DAYABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12321	FA/531/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VELABHAI KHODABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12322	FA/532/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VARSANDBHAI LAKHMANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12323	FA/533/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALJIBHAI RANCHHODBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12324	FA/534/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI VALJIBHAI,EXECUTIVE ENGINEER	RULE SERVED
12325	FA/535/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSANGBHAI RANABHAI,EXECUTIVE ENGINEER	RULE SERVED
12326	FA/536/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI MANSANGBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED,MR MD VAKIL
12327	FA/537/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MERUBHAI DEVABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12328	FA/538/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SIVABHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12329	FA/539/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JESINGBHAI KHODABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12330	FA/540/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJANBHAI MANSANGBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12331	FA/541/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI KANJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12332	FA/542/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAHADEVBHAI MANSANGBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12333	FA/543/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVDASHBHAI KANJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12334	FA/544/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANDABHAI NARSHIBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,DHUDABHAI GANDABHAI,MANJIBHAI GANDABHAI,SHANKERBHAI GANDABHAI,LALJIBHAI GANDABHAI,CHAMPABEN D/O GANDABHAI & W/O SHAMJIBHAI,VIJUBEN D/O GANDABHAI & W/O JUGABHAI RAMBUBHAI,JAYABEN D/O GANDABHAI & W/O LAKHMANBHAI NARAYANBHAI,BHARATBHAI GANDABHAI,SINCE DECD THRU HIS HEIRS & L.RS.,HANSABEN WD/O BHARATBHAI GANDABHAI,SHAILESHBHAI BHARATBHAI AGE,14,ARVINDBHAI BHARATBHAI,AGE,10,SANGITABEN BHARATBHAI,AGE.12,EXECUTIVE ENGINEER	,RULE SERVED
12335	FA/545/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANTOKBEN MANUBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12336	FA/546/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VELABHAI PANCHABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12337	FA/547/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PURSHOTTAMBHAI LAKHMANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12338	FA/548/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VARSANGBHAI LAKHMANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL

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12339	FA/549/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGVANBHAI KEHARBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12340	FA/550/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAVANBHAI DAYABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12341	FA/551/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GAURIBEN RAMUBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12342	FA/552/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARMAR HARDASH PANCHANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12343	FA/553/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIBHAI VELABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12344	FA/554/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVDASH VELABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12345	FA/555/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GITABEN JAYMALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12346	FA/556/2003	29/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JESINGBHAI PACHANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR MD VAKIL
12347	FA/561/2003	16/07/2008	GSRTC,	MR ASHISH M DAGLI	MINOR ALPESH VINODBHAI KADIYA,ANILKUMAR VINODBHAI KADIYA,NAINABEN D/O.VINODBHAI KADIYA,PUSHPABEN,WD/O. VINODBHAI,DHULIBEN,WD/O.HARILAL NANALAL,SENDHABHAI KACHRABHAI PATEL	NOTICE SERVED,MR ASHUTOSH R BHATT
12348	FA/566/2003	14/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	RAVAL HANSABEN DILIPKUMAR,HARIJAN BHAVANBHAI GANDABHAI [DELETED AS PER COURT ORDER,PATEL CHATURBHAI PARSHOTTAMDAS	NOTICE SERVED,DELETED,MR PR NANAVATI
12349	FA/567/2003	14/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	RAVAL VANDANABEN ANILKUMAR,HARIJAN BHAVANBHAI GANDABHAI [DELETED AS PER COURT ORDER,PATEL CHATURBHAI PARSHOTTAMDAS	DELETED,RULE SERVED,MR PR NANAVATI
12350	FA/569/2003	03/09/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	BHAGWANJIBHAI RAVJIBHAI DECD. THR'HEIRS,CHOTHIBEN RAVJIBHAI.,RAVJIBHAI MULJIBHAI.,KANJIBHAI RAVJIBHAI.,CHIMANBHAI RAVJIBHAI.,DAHIBEN RAVJIBHAI.,KANTABEN RAVJIBHAI.,DAMODAR. L. [S.T. DRIVER.]	,NOTICE SERVED,RULE SERVED,MS NAYNABEN K GADHVI
12351	FA/570/2003	03/09/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MS ROOPAL R PATEL	RAJESH HARIBHAI,DAMODAR L	RULE SERVED,MS NAYNABEN K GADHVI
12352	FA/592/2003	30/04/2013	AALAMMIYA KAMALUDIN MULLA DECDTHRO' HEIRS BANUBI K MULLA,BANUBI KAMALUDIN MULLA,KAMALUDIN AALAMMIYA MULLA	(MR HM PRACHCHHAK)	BHUPAT KESHU,PRABHUBHAI RATILAL JAISWAL,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR PALAK H THAKKAR
12353	FA/593/2003	13/03/2013	SUNDAR MAHABAL SHETTY,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF S T BUS NO.GJ-1Z 1790(NOT KNOWN),GSRTC	DELETED,MRS VASAVDATTA BHATT
12354	FA/595/2003	29/06/2012	JAKHU VELA AHIR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANUJI GAJUJI THAKOR,KANJI VASAH AYAR,ORIENTAL INSURANCE CO LTD.,DASHRATHBHAI HIRALAL PATEL,UNITED INDIA INSURANCE CO LTD.	DELETED,RULE SERVED,RULE SERVED BY DS,(MR HM BHAGAT),MS SONAL D VYAS,MS AMEE YAJNIK,MR DAKSHESH MEHTA
12355	FA/596/2003	28/03/2013	RAYABEN WD/O RAGHUBHAI KAMABHAI,VELABHAI RAGHUBHAI	MR AV PRAJAPATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,EVERST TRANSPORT,UNITED INSURANCE CO. LTD.	RULE SERVED,MRS VASAVDATTA BHATT,MS AMEE YAJNIK

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12356	FA/597/2003	13/12/2010	PARIMALSINH PRABHATSINH,JAYDEEPSINH PRABHATSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
12357	FA/599/2003	19/07/2013	BABUBHAI GOPALDAS SHAH,SMT.KANCHANBEN W/O.BABUBHAI,VARSHABEN WD/O.TUSHARBHAI BABUBHAI,KUNALKUMARTUSHARBHAI,FORAMBEN TUSHARBHAI (MINOR THROU'HER MOTHER AND GUARDIAN	MR BHARAT JANI	RAJBIRSINH UMARAVSIN CHAUDHARI,M/S. ASSOCIATED ROAD CARRIERS PVT. LTD.,THE NATIONAL INSURANCE CO.LTD.	RULE SERVED,MS MEGHA JANI
12358	FA/603/2003	12/08/2008	ARVINDBHAI RUGNATHBHAI BRAHMBHATT,	MR YV BRAHMBHATT	COMMISSIONER OF AHMEDABAD MUNICIPAL CORPORATION,DY COMMISSIONER (R)	RULE SERVED,NANAVATI & NANAVATI
12359	FA/605/2003	11/08/2008	RAGHAV DAYABHAI SATWARA,	MR A R SHAIKH	MULJI NATHABHAI SATWARA PROPRIETOR RAVINA CAST,NATHABHAI DHANABHAI,THE NEW INDIA INSURANCE CO.LTD	MR RC KAKKAD,(MR HASMUKH THAKKER)
12360	FA/624/2003	03/04/2008	NAVINBHAI MANILAL PATEL,	(MR ASHOK K PADIA)	KARSANBHAI KACHARABHAI PATEL,	NOTICE SERVED,SERVED BY RPAD (N),(MR MB GANDHI)
12361	FA/627/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,TALSHI SHAAMA,RAVJI SHAAMA,NANJI GAANDA	RULE SERVED,UNSERVED EXPIRED (R)
12362	FA/628/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,JITUBHAI AMRUTLAL SHAH	RULE SERVED
12363	FA/629/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,GHANSHYAMBHAI RANCHHODBHAI	RULE SERVED
12364	FA/630/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,LAGARA KANA DECD.THROUGH THE LRS,VASANT GANESH LAGHRA KANA,SURESH GANESH LAGHRA KANA,GAURIBEN GANESH LAGHRA KANA	,RULE SERVED
12365	FA/631/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,AMARSINHBHAI KUBERBHAI L.HEIRSKUBERBHAI SEVABHAI	RULE SERVED
12366	FA/632/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,DHANJIBHAI SEVABHAI DECD.THROUGH THE LRS,KALUBHAI DHANJIBHAI,AMBABHAI DHANJIBHAI,NAAGARBHAI DHANJIBHAI	,RULE SERVED
12367	FA/633/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,BHOPABHAI PURSHOTTAMBHAI	RULE SERVED
12368	FA/634/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,JADAVBHAI HARAKHBHAI DECD.THROUGH THE LRS,GANGARAM JADAVBHAI,BHARATBHAI JADAVBHAI,TULSHIBEN JADAVBHAI	,RULE SERVED
12369	FA/635/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND ACQUISITION OFFICER,RANCHHODBHAI KARSANBHAI	RULE SERVED
12370	FA/636/2003	28/07/2011	DIVISIONAL RAILWAY MANAGER,	MRS VASAVDATTA BHATT, (MR RM VIN)	SPECIAL LAND AQUASITION OFFICER,KANTABEN VALLABHBHAI,INDRAKUMAR VALLABHBHAI,SATISHBHAI VALLABHBHAI,PRAKASHCHANDRA VALLABHBHAI	RULE SERVED
12371	FA/639/2003	13/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	JAYSUKH JADAVJI SIDHPARA,HARIJAN BERO @ AMROUT RAMA,KIRITSINH J JADEJA	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED
12372	FA/640/2003	27/02/2012	GSRTC,	MRS VASAVDATTA BHATT	URMILABEN @ UMIYABEN DAHYABHAIPRAJAPATI,RAMSING MANGALBHAI PARMAR	NOTICE SERVED,MR ASHUTOSH R BHATT

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12373	FA/643/2003	04/08/2008	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	RANAJI CHELAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
12374	FA/644/2003	04/08/2008	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	GAMBHIRJI UMEDJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
12375	FA/646/2003	22/01/2013	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	RATHOD BABRABA HAJAJI,BHIKHUSINH DLAPATSINH JADEJA,RANIBEN GOVIND DAHYA KHATARIYASINCE DECD THRO.HER LEGAL HEIR,RAJIBEN GOVINDBHAI KHATARIYA,GITABEN GOVINDBHAI KHATARIYA,REKHABEN GOVINDBHAI KHATARIYA,SHANTABEN GOVINDBHAI KHATARIYA,BHAVNABEN GOVINDBHAI KHATARIYA	NOTICE SERVED,RULE SERVED,MR SK PATEL,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
12376	FA/653/2003	03/07/2013	SPECIAL LAND AQUISITION OFFICER,	GOVERNMENT PLEADER	NANUBHAI KEHABHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12377	FA/654/2003	03/07/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	GANESHBHAI DEVJIBHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12378	FA/655/2003	03/07/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	LALJIBHAI PARSHOTTAMBHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR MD VAKIL
12379	FA/656/2003	03/07/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	KHIMJIBHAI KARSANBHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12380	FA/658/2003	03/07/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAMBHAI DEVJIBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,MR MD VAKIL
12381	FA/659/2003	03/07/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NAVINKUMAR DEVJIBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12382	FA/660/2003	03/07/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SAMTABEN CHHAGANBHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12383	FA/661/2003	03/07/2013	SPECIAL LAND AQUISITION OFFICER,	GOVERNMENT PLEADER	SHAVJIBHAI LALJIBHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12384	FA/662/2003	03/07/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	SHAVJIBHAI RUPABHAI PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,MR AB GATESHANIYA
12385	FA/664/2003	20/04/2010	KRISHNAKUMAR CHANDULAL TRIVEDI,	MR MANISH R RAVAL	KALUBHAI @ UDESING DALSUKHBHAI,GEB	NOTICE SERVED,(MR SK BUKHARI),MS RV ACHARYA
12386	FA/665/2003	09/09/2015	EXECUTIVE ENGINEER,CHIEF ENGINEER	MS RV ACHARYA	DAHYABHAI RAMBHAI PATEL,DIED DURING THE PENDENCY OF SUIT,GITABEN KANTILAL PATEL,UNNATIBEN KANTILAL PATEL,PRIYABEN KANTILAL PATEL,CHANDNI KANTILAL PATEL,JAYKUMAR KANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR DR BHATT
12387	FA/670/2003	07/10/2008	EVERGREEN TRADING & CONSTRUCTION CO.,	MR KG SUKHWANI	STATE OF GUJARAT,GUJART WATER SUPPLY & SEWERAGEBOARD	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12388	FA/674/2003	29/06/2012	CHANDUVAN BHIKHUVAN GOSWAMI (DECE. THRO HEIRS),BHIKHUVAN HARJIVAN GOSWAMI,BHAGWATIBEN BHIKHUVAN GOSWAMI	MR SATYEN B RAWAL	TRIKAMBHAI JIVABHAI VASTA,NATIONAL INSURANCE CO LTD.	NOTICE SERVED,MR MEHUL SHARAD SHAH
12389	FA/677/2003	29/10/2015	ZAIBUNNISA IBRAHIMBHAI MIRZA,FARHAT HUSHAINBEG MIRZA THROUGH THE APPL. NO. 1	MR ZUBIN F BHARDA	FARIDKHAN RASULKHAN PATHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,DATTAJI SHANKARBHAI DEVKAR,NEW INDIA ASSURANCE CO LTD.	DELETED,RULE SERVED,MR AJAY R MEHTA,MS ROOPAL R PATEL
12390	FA/678/2003	29/10/2015	FARHAT HUSHAINBEG MIRZA THRO ZAIBUNIHA IBRAHIMBHAI MIRZA,	MR ZUBIN F BHARDA	FARIDKHAN RASULKHAN PATHAN,GSRTC,DATTAJI SHANKARBHAI DEVKAR,NEW INDIA ASSURANCE CO LTD.	DELETED,RULE SERVED,MR AJAY R MEHTA,MS ROOPAL R PATEL
12391	FA/680/2003	25/03/2015	LAKHMANBHAI GOVINDBHAI JADAV DECD. THRO' HEIRS SHANTABEN,SHANTABEN LAKHMANBHAI JADAV,CHANDRAKANT LAKHMANBHAI JADAV,VIJAYKUMAR LAKHMANBHAI JADAV,AMRUTLAL LAKHMANBHAI JADAV	MR RC KAKKAD	ARVINDKUMAR VIRJIBHAI KOLI,MANUBHAI LAKHUBHAI BASIJI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR UDAY R BHATT
12392	FA/681/2003	01/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORAION,	MRS VASAVDATTA BHATT	SAVITABAN W/O KESHAVLAL RAMKRISHNA LODHA,VASANT KESHAVLAL LODHA,NIRUBEN D/O KESHAVLAL RAMKRISHAN LODHA,RAJENDRA KESHAVLAL LODHA	MR PRASHANT MANKAD
12393	FA/682/2003	01/04/2013	DHARMESHBHAI RAJENDRAKUMAR DWIVEDI,	MR BHARAT JANI	MANOHARLAL HARIKRISHNA RATHORE,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR HEMANT S SHAH
12394	FA/684/2003	20/02/2008	BHANGI KALABHAI GULABBHAI,	MR BP DALAL	UMEDSINH RENSINH THAKER,DAODBHAI ISMAILBHAI PAHOCHIYA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI,MR SHALIN N MEHTA
12395	FA/686/2003	03/07/2008	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	HANSABEN LILESHKUMAR PATEL,KAPIL LILESHKUMAR PATEL MINOR THRO' HANSABEN LILESHKUMAR,BHAVIK LILESHKUMAR PATEL MINORTHRO' HANSABEN LILESHKUMAR,NANALAL NATHUBHAI PATEL,VIJUBHA PRAGJI JADEJA,KALIBAI VIRJI PATEL,NANALAL VIRJI PATEL,PURSHOTTAN VIRJI PATEL,BHARAT VIRJI PATEL,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR DC DAVE,MR MEHUL S SHAH,(MR SURESHM SHAH),MR SHALIN N MEHTA
12396	FA/688/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	PRUTHVISINH GOPALSINH ZALA,	RULE SERVED
12397	FA/689/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	RATANSINH JESALSINH ZALA,	RULE SERVED
12398	FA/690/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	SAMATSANG SURAJSANG ZALA HEIRSDECD. GOVINDSANG SAMATSANG,	RULE SERVED
12399	FA/691/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	RATANSING JOHARSING ZALA,AMARSINH BHUPATSINH ZALA	RULE SERVED
12400	FA/692/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	BEPATSANG CHATSANG ZALA,	RULE SERVED
12401	FA/693/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	GOPALSINH TEJSINH ZALA,	RULE SERVED
12402	FA/694/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	GOPALSINH CHHAGANSINH ZALA,	RULE SERVED
12403	FA/695/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	KAKUSINH MOTISINH ZALA,	RULE SERVED
12404	FA/696/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	CHAMPAKSINH JUVANSINH ZALA,	RULE SERVED
12405	FA/697/2003	22/01/2008	SPL.LAQ OFFICER,GENERAL MANAGER	MR RR MARSHALL	BALVANTSINH VAJESINH ZALA,	RULE SERVED
12406	FA/698/2003	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	KUBRABIBI MAHMED SHABIR SHIRAZI,MINOR ROZINA MAHMED SHABIR SHIRAZI,KULSUMBIBI ABDEREHMAN SHIRAZI,CASTLE ROCK SEA FOODS PVT. LTD	MR RC KAKKAD,MS SEJAL K MANDAVIA
12407	FA/703/2003	06/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	POLA SAJAN CHAVDA(DECD. OF LEGAL HEIRS),JETI POLA CHAVDA,PUNJA POLA CHAVDA(MINOR),HIRIBEN POLA CHAVDA (MINOR),MAHESH POLA CHAVDA(MINOR),LIRIBEN SAJAN CHAVDA,DAHYABHAI RANMALBHAI SOLANKI,HASMUKHLAL DEVJI HARMIYA	

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12408	FA/704/2003	06/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	HEIRS OF DECD. SAMANT ARJAN KHUNTI,BHARTI SAMAT KHUNTI,DELETED,PUTIBEN ARJAN KHUNTI,DAHYABHAI RANMALBHAI SOLANKI,HASMUKHLAL DEVJI HARNIYA	,NOTICE SERVED,NOTICE UNSERVED,DELETED
12409	FA/707/2003	26/10/2018	SIRUMAL KODUMAL,	MR ASHUTOSH R BHATT	NAROOTTAMDAS RATILAL GOSALIYA DECD.THROUGH THE LRS,RAJESHBHAI NAROTTAMBHAI GOSALIYA,SHERINBHIA C/O SHAILESH WELDING	RULE SERVED,RULE UNSERVED,MR VK JOSHI
12410	FA/711/2003	05/09/2013	NEW INDIA INSURANCE CO LTD.,	MS MEGHA JANI	DASHRATH RAMJI MARAJ,MANCHHIBEN JAYSHANKAR JOSHI	NOTICE SERVED,MR DASHRATH CHAUHAN,MR KIRTIDEV R DAVE
12411	FA/712/2003	30/04/2012	ORIENTAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	MANJIBHAI JIVABHAI DECD. THR'HEIRS & L.R.,JAYABEN MANJIBHAI,MIOR RAKHABHAI MANJIBHAI,MINOR DAYABEN MANJIBHAI,MINOR MAMTABEN MANJIBHAI,MINOR NAINABEN MANJIBHAI,MINOR KAJALBEN MANJIBHAI,MINOR ARTIBEN MANJIBHAI,JIVABHAI AMTHABHAI,AMBABEN JIVABHAI,DINESHKUMAR L JOSHI,BHUPATBHAI P MISTRI [EXPIRED.]	,NOTICE SERVED,UNSERVED EXPIRED (N),MR KETAN A DAVE
12412	FA/713/2003	23/03/2011	EXECUTIVE ENGINEER,	MR DIPAK R DAVE	PREMKUMAR JAISWAL,SIMPLEX CONCRETE PILES INDUSTRIES LTD.,R.P.JAISWAL,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR HARSHAD J SHAH,MR KETAN I ACHARYA,(MR HASMUKH THAKKER)
12413	FA/717/2003	27/09/2013	GUJARAT STATE ROAD TRANSPORT CORPORTATION,	MS ROOPAL R PATEL	DELETED,LALWANTI VASUDEV UDWANI,DELETED (S.T.DRIVER)	,MR BS PATEL,MRS RANJAN B PATEL
12414	FA/722/2003	20/08/2008	EXECUTIVE ENGINEERS,	MR SHASHIKANT S GADE	LEGAL HEIRS OF DECD. GORDHAN- BHAI RAVJIBHAI MAKWANA'S,RASHIBEN GORDHANBHAI MAKWANA,MINOR CHAMPABEN GORDHANBHAI MAKWANA,MINOR BHARTIBEN GORDHANBHAI MAKWANA,MINOR GITABEN GORDHANBHAI MAKWANA,MINOR MANJUBEN GORDHANBHAI MAKWANA,MINOR BHAYALOO GORDHANBHAI MAKWANA,VANIBEN RAVJIBHAI MAKWANA,RAVJIBHAI RANABHAI MAKWANA,GRAM PANCHAYAT	,NOTICE SERVED,MR PANKAJ R DESAI
12415	FA/724/2003	06/03/2012	SHANTILAL MAGANLAL VACHHANI DECD. THRO' M S VACHHANI,MANJULABEN SHANTILAL VACHHANI,VIPUL SHANTILAL VACHHANI,DIPALI SHANTILAL VACHHANI (MINOR),MAGANLAL JIVRAJ VACHHANI,MANIBEN MAGANLAL	MR RC KAKKAD	JAYRAJBHAI NAJBHAI DHANDHAL C/O.MAHAVIRSINH M JADEJA,MAHAVIRSINH MANSINH JADEJA,ORIENTAL INSURANCE CO.LTD.,HAJI NOORMAMAD SANDHI,MANSUKHLAL MAGANLAL LOHANA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MS MEGHA JANI, (MR MAULIK J SHELAT)
12416	FA/737/2003	29/12/2011	GENERAL MANAGER,	MS MONALI H BHATT	BHAVNA NANJI HARIJAN,OSMAN JUSAB CHAUHAN,DEVJI MULJI PARMAR,MAHESHKUMAR BHIMJI RAJGOR	NOTICE SERVED
12417	FA/738/2003	21/08/2008	SPL.LAQ OFFICER,PROJECT MANAGER	MR RR MARSHALL	PATEL KANKUBEN MAGANLAL,	MR AV PRAJAPATI,MR MD VAKIL
12418	FA/740/2003	12/01/2012	KANKUBEN,WD/O RAVJIBHAI CHELABHAI,RAVJIBHAI CHELABHAI PARMAR (HARIJAN)	(MR MOHANBHAI DESAI)	HARJIBHAI PACHANBHAI PATEL,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MR SHALIN N MEHTA
12419	FA/741/2003	29/06/2012	VASHRAMBHAI NATHUBHAI PARMAR (SINCE DEC'D THRO'HIS HEIRS),N.V.PARMAR,A.V.PARMAR,MEHUL V. PARMAR	MR DIVYESH SEJPAL	SULEMAN KARIMBHAI VORA,ARVINDBHAI P JOSHI,YUSUFBHAI IBRAHIMBHIA TALAT,NEW INDIA ASSURANCE CO.LTD.,SHANTILAL GOPALDAS,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR MITUL K SHELAT

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12420	FA/742/2003	22/09/2014	JAGALBEN W/O DALBHAI SOMABHAI KOLI,SAGIR JAMANABEN DALABHAI KOLI,SAGIR BHAGIBEN DALABHAI KOLI (DELETED AS PER COURT'S ORDER,SAGIR BHIKABHAI DALABHAI KOLI,SAGIR MANJUBEN DALABHAI KOLI,SAGIR BABIBEN DALABHAI KOLI	DELETED,MRS SUMAN KHARE	BHANJIBHAI PANCHALBHAI PATEL,THE ORIENTIAL FIRE AND GENERALINSURANCE CO. LTD.	RULE SERVED,MR MUKUND M DESAI
12421	FA/745/2003	20/02/2008	DHULAJI KODARJI PANDOR,	MR BP DALAL	UMEDSINH RENSINH THAKOR,DAOODBHAI ISMAILBHAI PAHOCHIYA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA
12422	FA/746/2003	02/05/2013	HEIRS OF DECD.VAJUBHAI SHIVABHAI BARAD.,SUBALBEN SHIVABHAI,HANSABEN VAJUBHAI,RANJIT VAJUBHAI,BABA VAJUBHAI	MR DIVYESH SEJPAL	GUJARAT STATE ROAD TRANSPORT CORP.,YOGI KANTILAL MANJIBHAI	MR DIPAN DESAI
12423	FA/747/2003	24/04/2012	BABAUBHAI MERABHAI BHARWAD (DECD THRO LEGAL HEIRS),JADIBEN MERABHAI DHRANGIA,HATHABHAI MERABHAI DHRANGIA,ARJANBHAI MERABHAI DHRANGIA,MERABHAI HARJIBHAI DHRANGIA	(MR KISHOR M PAUL)	JITENDRA POPATBHAI DEKIVADIA DELETED CT.ORDER DTD.1-03-2012,RAMNIKLAL ASHRAMBHAI PANDYA (SINCE DEC'D THRO' HIS HEIRS),SHRI KISHOR RAMNIKLAL PANDYA,NATIONAL INSURANCE CO.LTD.,UKABHAI KUMBHABHAI TOLIA (BHARWAD)	,DELETED,RULE SERVED,MR DAKSHESH MEHTA
12424	FA/749/2003	13/04/2012	VINAYKUMAR KASHIRAM AGRAWAL,	MR BHARAT JANI	NANDLAL KABARA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR SHALIN N MEHTA
12425	FA/752/2003	02/04/2013	DEVCHAND KANJIBHAI,DIED,THRO' HIS HEIRS,MANIBEN DEVCHAND,HARSUKHLAL DEVCHAND,KANTILAL DEVCHAND,SAVITA MAGANBHAI,KANTABEN VASANJI,MUKTABEN MANSUKHLAL,PRABHABEN NANJI (DIED DURING THE PENDENCY OF THE PROCEEDING,MINABEN RASIKLAL	MR RC KAKKAD	OWNER OF METADOR:- PATEL ARJANRATNABHAI,DRIVER OF METADOR:- JASWANTSINH MULUBHA RAIJADA,INSURANCE CO.OF METADOR- NATIONAL INSURANCE CO LTD.,ONWER OF RICKSHAW- NOORMOHAMMAD SHAHABUDDIN HALA,DRIVER OF RICKSHAW- HIMMATGAR DAYAAR,INSURANCE CO.OF RICKSHAW NATIONAL INSURANCE CO LTD.,INSURANCE CO.OF THE METADOR- NATIONAL INSURANCE CO LTD.	RULE SERVED,MR DAKSHESH MEHTA
12426	FA/753/2003	01/05/2013	LABHUBEN WD/O MOHANBHAI JADAVBHAI PATEL,JADIBEN JADAVBHAI PATEL DECEASED,JADAVBHAI ARJANBHAI PATEL	MR MTM HAKIM	JAMNALAL VRAJLAL PATEL DELETED CT.ORD.DT.01/02/12,GUJARAT STATE ROAD TRANSPORT CORPORATION,MAGANBHAI MOTIBHAI BRAMANIYA,JAY JALARAM TRANSPORT CO.,NATIONAL INSURANCE CO. LTD.	DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR NAGESH C SOOD
12427	FA/754/2003	26/12/2012	MANIBEN KHIMJIBHAI GANAVA,REKHABEN KHIMJIBHAI GANAVA (MINOR),VAKKABEN KHIMJIBHAI GANAVA (MINOR),MADHUBEN KHIMJIBHAI GANAVA (MINOR),DHANUBHAI KHIMJIBHAI GANAVA (MINOR)	MR DN PANDYA	SARDAR MAFAJI THAKARDA,ABDULKARIM IBRAHIM FRUITWALA,UNITED INDIA INSURANCE CO.LTD.,MEHEJI TERSING GANAVA	RULE NOT RECD BACK,RULE SERVED,MR RAJNI H MEHTA
12428	FA/755/2003	06/01/2016	PRAFULLBHAI PARSOTTAMDAS PATELHEIRS & LEGAL REPRESENTATIVES,MADHUBEN WD/O.PRAFULBHAI PARSHOTTAM PATEL,DHARMENDRAKUMAR PRAFULBHAI PATEL,SATISHKUMAR PRAFULBHAI PATEL,JAYSHREEBEN PRAFULBHAI PATEL	MR DN PANDYA	LAXMIKANT ISHWARBHAI PATEL,GENERAL MANAGER (PROJECT),NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH
12429	FA/756/2003	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,DECD.PATEL SHAMBHUBHAI MOHANBHAI THRO'HIS HEIRS,PARSHOTTAMBHAI SHAMBHUBHAI	,RULE SERVED
12430	FA/757/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	JIVABHAI SHANKERBHAI PATEL AMRATBHAI J PATEL THR'HEIRS,STATE OF GUJARAT	GOVERNMENT PLEADER,MR R E VARIAVA
12431	FA/758/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	JIVABHAI KHUSHALDAS UQARDAS PATEL THR'HEIRS,STATE OF GUJARAT	,GOVERNMENT PLEADER
12432	FA/759/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	SHANKDERBHAI MOTIBHAI PATEL, DASHRATHBHAI PATEL THR'HEIRS,STATE OF GUJARAT	,GOVERNMENT PLEADER
12433	FA/760/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	PATEL NARAYANBHAI DEVKARANBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER
12434	FA/761/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	DECD.,PATEL HARGOVANBHAI RAMANBHAI,PATEL HARESHBHAI ISHWERBHAI,PATEL AMTHIBEN ISHWERBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER,DELETED
12435	FA/762/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	PRAHLADBHAI HARIBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER

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12436	FA/763/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	MAFATLAL LAKHUBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12437	FA/764/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	JIVRAMBHAI SHANKERDAS PATEL DECD.THR'HEIRS,PATEL AMRATHBHAI JIVRAMBHAI,PATEL PRABHUBHAI SHIVRAM,PATEL BECHARBHAI SHIVRAM,PATEL ISHWERBHAI SHIVRAM,PATEL PRAHLADBHAI HARIBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER
12438	FA/765/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	MANIBHAI HARGOVANDAS PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12439	FA/766/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	KANTIBHAI SHIVRAMDAS PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12440	FA/767/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	LAVJIBHAI KALUBHAI PATEL DECD THR'HEIRS,PATEL BABHAIDAS LAVJIBHAI THRO' HIS LEGAL HEIRS,PATEL BHIKHIBEN BABHAJDAS,PATEL MAHESHKUMAR BABHAIDAS,PATEL CHANDRAKANTBHAI BABHAIDAS,PATEL DHANSHVAMKUMAR BABHAIDAS,STATE OF GUJARAT	,GOVERNMENT PLEADER
12441	FA/768/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	MAGANBHAI HARIBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12442	FA/769/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	NARAYANBHAI HARIBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12443	FA/770/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	SOMABHAI SHANKERBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12444	FA/771/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	AMBARAM ISHWERBHAI PATEL DECD.THR'HEIRS,PATEL SANTOKBEN AMBARAM,PATEL DASHRATBHAI AMBARAM,PATEL GOVINDBHAI AMBARAM,PATEL BHARATBHAI AMBARAM,PATEL NARSINHBHAI AMBARAM,STATE OF GUJARAT	,GOVERNMENT PLEADER
12445	FA/772/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	PATEL NARSINGBHAI AMBARAM SINCE DECEASED THRO'HIS HEIRS,PATEL RAIBEN NARSINHBHAI,PATEL BABUBHAI NARSINHBHAI,PATEL HASUMATIBEN NARSINHBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER
12446	FA/773/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	CHATURBHAI MOHANDAS PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12447	FA/774/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	BABUBHAI KISHORBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12448	FA/775/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	DECD.,PATEL ISHWERBHAI SHIVRAM,PATEL VITHALBHAI DWARKADAS,STATE OF GUJARAT	,GOVERNMENT PLEADER
12449	FA/776/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	DECD.,PATEL CHELABHAI SHANKERBHAI,PATEL ISHWERBHAI SHIVRAMBHAI,PATEL DIWALIBEN REVABHAI,PATEL BABUBHAI KISHOREBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER
12450	FA/777/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	DECD.,PATEL CHELABHAI SHANKERBHAI,PATEL HARGOVANBHAI SHANKERBHAI,PATEL RAMABHAI SHANKERBHAI,PATEL KESHAVLAL SHANKERBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER
12451	FA/778/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	KANTIBHAI JETHIDAS PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR R E VARIAVA
12452	FA/779/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	DINESHKUMAR SOMABHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12453	FA/780/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	NARAYANBHAI HARGOVANBHAI PATELDECD.THR'HEIRS,PATEL PALIBEN NARAYANBHAI,PATEL PRAKASHKUMAR NARAYANBHAI,PATEL MANOJKUMAR NARAYANBHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12454	FA/781/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	MOHANBHAI VIRCHANDBHAI PANCHALDECD.THR'HEIRS,PANCHAL CHAMBABEN MOHANBHAI,PANCHAL ARVINDBHAI PRABHUDAS,PANCHAL BHIKHABHAI NATHUBHAI,PANCHAL AMBARAMBHAI VIRCHANDBHAI,PANCHAL PRAHLADBHAI SOMABHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER
12455	FA/782/2003	06/07/2011	BHARAT PETROLEUM CORP.LTD.,	SINGHI & CO	DECD.,PATEL HARGONDBHAI MADHAVLAL,PATEL PRABHURAM MADHAVLAL,PATEL VISHNUBHAI MADHAVLAL,STATE OF GUJARAT	,GOVERNMENT PLEADER
12456	FA/784/2003	14/12/2009	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	ABULRAHIM SIDDIKI,SIDIKUNNISA ABDULRAHIM,SAJIDBANO,KHURSHIDABANO ABDULRAHIM,MOHMADALAM ABDULRAHIM,BANOBIBI W/D ISTIYAK AHMED,NASRUDDIN GAFURKHAN,OMPRAKASH,DHARMABHAI JETHABHAI PATEL,ORIENTAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR KK NAIR,(MR AG VYAS)
12457	FA/785/2003	14/12/2009	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	MAINUDDIN MOHMMAD,SAJIDABANO MAINUDDIN,MOHMADTALIB MAINUDDIN,ROSHAN NAIMUL,NASRUDDIN GAFURKHAN,OMPRAKASH,DHARMABHAI JETHABHAI PATEL,ORIENTAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED,RULE SERVED,MR KK NAIR,(MR AG VYAS)
12458	FA/789/2003	07/05/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	RAJPUT MADHUJI MALAJI,RAJPUT DHANUBA,WD/O BHURASINGHMADHUJI(DELETED),RAJPUT BHARTIBEN BHURASINGH,RAJPUT VISHNUBEN BHURASINGH,RAJPUT JASPALSINGH BHURASINGH,RAJPUT PRADIPSINGH BHURASINGH,PATEL GOVINDBHAI PIRUBHAI	DELETED,MR MA PAREKH,(MR MAHENDRA K PATEL),MR HARSHIT S TOLIA
12459	FA/790/2003	19/03/2018	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF DECD.RANABHAI L GANGANI,LAKHAMANBHAI ZAVERBHAI,AJVALIBEN LAKHMANBHAI,SAVITABEN RANABHAI,MINOR KIRANBHAI RANABHAI,MINOR DAYABEN RANABHAI,MINOR KETAN RANABHAI,SOLANKI KISHOR SHAMJIBHAI (DELETED AS PER COURT ORDER,SOLANKI SHAMJIBHAI RAMBHAI,ROHIT DHIRAJLAL,SINCE DECEASEDTHRO'HIS HEIRS & LRS.,HANSABEN DHIRAJLAL,M/O ROHIT DHIRAJLAL,LALO DHIRAJLAL,B/O ROHIT DHIRAJLAL	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,RULE SERVED,(MR SL VAISHYA)
12460	FA/791/2003	05/08/2013	GULAM RAHIMUDDIN MALEK,HASINABIBI GULAM MALIK	MR MTM HAKIM	MANILAL MAKKANBHAI SOLANKI,GUJARAT STATE ROAD TRASPORT CORP.	DELETED,MS ROOPAL R PATEL
12461	FA/801/2003	29/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL SHAKARBHAI UGARDAS	GOVERNMENT PLEADER,RULE SERVED BY DS
12462	FA/802/2003	29/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL AMBALAL UGARDAS	GOVERNMENT PLEADER,RULE SERVED BY DS
12463	FA/803/2003	29/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL JOITARAM KACHARADAS	GOVERNMENT PLEADER,RULE SERVED BY DS
12464	FA/804/2003	29/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,CHAIRMAN	GOVERNMENT PLEADER,RULE SERVED BY DS
12465	FA/805/2003	29/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL MAHENDRAKUMAR KACHARABHAI	GOVERNMENT PLEADER,RULE SERVED BY DS
12466	FA/810/2003	19/12/2013	NEW INDIA ASSURANE CO. LTD,	MR HEMANT S SHAH	MAYAABHAI NAJABHAI BHARWAD,HAKUBHAI HATHABHAI KEVADIA (BHARWAD)	MR PREMAL S RACHH

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12467	FA/811/2003	19/12/2013	NEW INDIA ASSURANCE CO. LTD,	MR HEMANT S SHAH	HEIRS OF LRS. OF DECD. AMRIBENVIRABHAI BHARWAD,VIRA GHELABHAI BHARWAD,VINITA VIRABHAI BHARWAD,RUKIBEN VIRABHAI BHARWAD,MINOR MANJULABEN VIRABHAI BHARWAD,MINOR VIRAMBHAI VIRABHAI BHARWAD(THRO' RESP.NO.1),MINOR KARIBEN VIRAMBHAI BHARWAD(THRO' RESP.NO.1),HAKUBHAI HATHABHAI KEVADIA (BHARWAD)	,MR PREMAL S RACHH
12468	FA/818/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAILESHBHAI HIRABHAI PATEL,	
12469	FA/822/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANCHANBHAI RATILAL PATEL,	
12470	FA/823/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI NATVARBHAI JOSHI,	
12471	FA/824/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN WD/O MANUBHAI MAGANBHAI,	
12472	FA/826/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRTIBHAI RATILAL PATEL,	
12473	FA/827/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI CHHOTABHAI PATEL,	
12474	FA/828/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI LALJIBHAI VASAVA,	
12475	FA/830/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.NANBHAI JESANGBHAI ARE.,PRABHATBHAI NANABHAI PATANWADIA,SURAJBEN NANABHAI PATANWADIA,KAPILABEN NANABHAI PATANWADIA,SHANTILAL NANABHAI PATANWADIA,BHOGILAL NANABHAI PATANWADIA,JADABEN NANABHAI PATANWADIA,NATVARBHAI NANABHAI PATANWADIA,NAGINBHAI NANABHAI PATANWADIA	
12476	FA/832/2003	29/08/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI RAYAJIBHAI PATEL,	
12477	FA/836/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MATHURBHAI PATAN- WADIA,	MR TRILOK J PATEL
12478	FA/837/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI RAMJIBHAI PATEL,	
12479	FA/838/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI CHHAGANBHAI PATEL,	
12480	FA/839/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI MATHURBHAI PATEL,	MR TRILOK J PATEL
12481	FA/840/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANTOLBHAI PARSOTTAMBHAI PATEL,	MR TRILOK J PATEL
12482	FA/841/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHECHARBHAI MANARBHAI,	
12483	FA/842/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIR OF DECD CHATURBHAI MOTIBHAI PATEL,HASMUKHBHAI CHATURBHAI PATEL	
12484	FA/843/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN WD/O CHHOTA SHANKER,	
12485	FA/844/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI JETHABHAI PATEL,	
12486	FA/845/2003	06/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOKULBHAI BECHARBHAI PATEL,	
12487	FA/846/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	RAVAJIBHAI JORABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
12488	FA/847/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	SHAMBHUBHAI MOTIBHAI PATEL,EXECUTIVE ENGINEER	,RULE SERVED

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12489	FA/848/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	RAISINGBHAI RAMSINHBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12490	FA/849/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	VITHTHALBHAI VARDHABHAI,EXECUTIVE ENGINEER	,RULE SERVED
12491	FA/851/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	RAVAJIBHAI VARDHABHAI,EXECUTIVE ENGINEER	,RULE SERVED
12492	FA/853/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	BHAILAL PARSOTTAMBHAI PATEL,EXECUTIVE ENGINEER	,RULE SERVED
12493	FA/854/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	SHANKARBHAI RAMDASBHAI PATANWADIA,EXECUTIVE ENGINEER	,RULE SERVED
12494	FA/855/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	MAHENDRABHAI RANCHHOD THAKOR,EXECUTIVE ENGINEER	,RULE SERVED
12495	FA/858/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	GANPATBHAI MOHANBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12496	FA/859/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	MANIBHAI KESURBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12497	FA/861/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	VALAND SURAJBEN KESURBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12498	FA/862/2003	29/08/2008	SPL.LAQ OFFICER,STATE	GOVERNMENT PLEADER	NARANBHAI BECHARBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12499	FA/864/2003	22/02/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	VASANTBHAI PARSOTTAMBHAI,MR. H.P. ACHARYA,BALVANTBHAI RASIKBHAI VYAS	NOTICE SERVED,(MR HM PRACHCHHAK),MR SHAILESH C SHARMA
12500	FA/867/2003	20/10/2015	JAYESHBHAI JAYANTILAL GOHEL,	THAKKAR AND PAHWA ADVOCATES	LAXMIBEN MANANLAL PRAJAPATI,MINOR NARESHKUMAR MAGANLAL PRAJAPATI,MINOR MAHESHKUMAR MAGANLAL PRAJAPATI,MINOR HEENABEN MAGANLAL PRAJAPATI,NEW INDIA ASSURANCE CO.	MR VIBHUTI NANAVATI,(MR ASHOK K PADIA)
12501	FA/868/2003	08/12/2010	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,HEIRS OF DECD.SUTHAR GANDALAL KESHAVLAL	RULE SERVED,(MR A J PATEL)
12502	FA/870/2003	08/12/2010	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PARSOTTAMDAS SHIVDAS	,RULE SERVED
12503	FA/871/2003	08/12/2010	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL PRABHUDAS KUBERDAS	,RULE SERVED
12504	FA/872/2003	08/12/2010	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL KARSHANBHAI POPATBHAI	,RULE SERVED
12505	FA/873/2003	08/12/2010	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,SUTHAR BABUBHAI RANCHHODBHAI	RULE SERVED,(MR A J PATEL)
12506	FA/878/2003	08/04/2009	CHAMPAKLAL DHULABHAI SHAH,	(MR RN SHAH)	BHANIBEN RANCHHODBHAI PATEL,RAJESHBHAI RANCHHODBHAI PATEL	MR DHAVAL D VYAS
12507	FA/879/2003	02/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	JEBEDBIBI WE/O MASTUBHAI HABIBBELIM,MAKBUL MASTUBHAI BELIM,IKBAL MASTUBHAI BELIM,FIROJ MASTUBHAI BELIM (MINOR),ALTAF MASTUBHAI BELIM (MINOR),SHERBANU MASTUBHAI BELIM(MINOR),HASINABIBI W/O HABIBBHAI HASU--BHAI BELIM - DELETED.,GULAM FARID NISAR.	NOTICE SERVED,DELETED,MR MTM HAKIM
12508	FA/880/2003	02/03/2016	GUJART STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	REKHA WD/O NAGINBHAI SHANKER- BHAI VALAND,SEJALBEN NAGINBHAI VALAND,JAYABEN NAGINBHAI (MINOR),GULAM FARID NISAR,JEBEDBIBI WD/O MASTUBHAI HABIBBELIM,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MR MTM HAKIM

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12509	FA/881/2003	02/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	MUSTAKBHAI HABIBBBHAI SHAIKH,GULAM FARID NISAR,JABEDABIBI W/O MASTUBHAI HABIBBHAI BELIM,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MR MTM HAKIM
12510	FA/882/2003	12/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATON,	MS MONALI H BHATT	DECD. IBRAHIM USUF SABAN,ALTAF IBRAHIM SUBAN HEIRS OF DECD. IBRAHIM USUF SABAN,ARIFMOHMAD IBRAHIM SUBAN HEIRSOF DECD. IBRAHIM USUF SABAN,GULAM FARID NISAR AHEMED SHAIKH,JUBEDABIBI WD/O MASTUBHIA HABIBBHAI BELIM,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MR MTM HAKIM
12511	FA/884/2003	12/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	DECD. NARAYAN KRISHNA NAYAR,KARTIKABEN NARAYAN NAYAR HEIRS OF DECD. NARAYAN KRISHNA NAYAR,BIJU NARAYAN NAYAR HIER OF DECD. NARAYAN KRISHNA NAYAR,GULAM FARID NISAR AHEMED SHAIKH,JUBEDABIBI WD/O MASTUBHAI HABIBBHAI BELIM,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED,MR VIBHUTI NANAVATI
12512	FA/885/2003	08/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL HARJIVANDAS AMARSHIBHAI SINCE DED'THRO'HEIRS & LRS,PATEL GODAVARIBEN HARJIVANBHAI,PATEL LALITABEN HARJIVANBHAI,PATEL AMARATBEN HARJIVANBHAI,PATEL SAMTABEN HARJIVANBHAI,PATEL NARMADABEN HARJIVANBHAI,PATEL VASANTIBEN HARJIVANBHAI	,GOVERNMENT PLEADER,NOTICE SERVED,MR ZANKHANA A BHATT
12513	FA/886/2003	08/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL KARSHANBHAI RUGNATHABHA	RULE SERVED,MR ZANKHANA A BHATT
12514	FA/887/2003	08/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL KHIMJIBHAI RUGHNATHBHAI	,GOVERNMENT PLEADER,RULE SERVED
12515	FA/888/2003	26/10/2018	CHAIRMAN,GEB,DEPUTY ENGINEER (O & M)	MS SHRADDHA TRIVEDI, (MR SN SINHA)	KRISHNABEN CHANDULAL PATEL,CHANDUBHAI BABUBHAI PATEL,GRAM PANCHAYAT,RAJGADH	NOTICE SERVED,MR.RAJESH B SONI
12516	FA/892/2003	02/03/2016	JEBEDBIBI WD/O MASTUBHAI HABIBBELIM,MAKBUL MASTUBHAI BELIM,IKBAL MASTUBHAI BELIM,FIROJ MASTUBHAI BELIM (MINOR),ALTAF MASTUBHAI BELIM (MINOR),SHERBANU MASTUBHAI BELIM (MINOR),HASINABIBI W/O HABIBBHAI HASUBHAI BALIM	(MR MUKESH R SHAH),MR MTM HAKIM	GULAM FARID NISAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	
12517	FA/893/2003	02/03/2016	REKHABEN W/O NAGINBHAI S VALAND,SEJALBEN NAGINBHAI VALAND,JAYABEN NAGINBHAI VALAND (MINOR)	(MR MUKESH R SHAH)	GULAM FARID NISAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,JEBEDABIBI WD/O MASTUBHAI HABIBBHAI BELIM,UNITED INDIA INSURANCE CO. LTD	
12518	FA/894/2003	02/03/2016	MUSTAKBHAI HABIBBHAI SHAIKH,	MR MTM HAKIM	GULAM FARID NISAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,JEBEDABIBI WD/O MUSTUBHAI HABIBBHAI BELIM,UNITED INDIA INSURANCE CO. LTD	
12519	FA/897/2003	03/03/2008	FARIDBHAI NABIBAKSH SAMSHER,YAKUBBHAI NABIBAKSH SAMSHER	MS AMRITA M THAKORE	BAI MARIYAM,D/O NABIBAKSH,	MR JAYESH A DAVE
12520	FA/898/2003	12/04/2012	UNION OF INDIA,	MR MAHESHB BARIYA	KAPILABEN W/O MANUBHAI AMBALAL PANCHAL,PRITIBEN MANUBHAI PANCHAL,NIRALI MANUBHAI PANCHAL,JIGNASHA MANUBHAI PANCHAL,VAIDEHI MANUBHAI PANCHAL,VISHWAS MANUBHAI PANCHAL(MINORTHRO'KALPANABEN M PANCHAL	,MR NILESH A PANDYA,MR MB GOHIL
12521	FA/899/2003	21/01/2015	RAJNIBEN,W/O RAJENDRASINH MAHIPATSINH RANA,MINOR PUJABEN RAJENDRASINH RANA,MINOR SHRADHABEN RAJENDRASINH RANA,MINOR HINABEN RAJENDRASINH RANA,MINOR JAYRAJSINH RAJENDRASINH RANA,SURAJBA MAHIPATSINH RANA	MS MEGHA JANI	GSRTC,	MS MONALI H BHATT

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12522	FA/905/2003	02/12/2010	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	SOLANKI SAVITABEN WD/O JAYANTIBHAI MOHANBHAI SOLANKI,SOLANKI VIKRAMKUMAR JAYANTILAL,SOLANKI PARTHIVKUMAR JAYNTILAL	MR MEHUL SHARAD SHAH
12523	FA/906/2003	02/12/2010	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	BAROT INDRAVADAN AMBALAL,JASHUBHAI DHANJIBHAI CHAUDHARI	(MR UMESH A TRIVEDI)
12524	FA/917/2003	07/01/2016	KHEDA DISTRICT CO.OP.MILK PRODUCERS UNION LTD.,	MR DG CHAUHAN	MANJULABEN WD/O BHASKARBHAI CHENNAYA BHANDARI,UNITED INDIA INSURANCE CO LTD.,AVINASH MADHUSUDAN RAVAL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI,(MR NALIN K THAKKER)
12525	FA/918/2003	12/03/2015	GUJARAT STATE ROAD TRANSPORT CORP.,	MS ROOPAL R PATEL	MAHESHBHAI MUKUNDBHAI FADKE,MILINDBHAI MUKUNDBHAI FADKE,PADMANIBEN WD/O MUKUNDBHAI FADKE (DECD.HENCE DELETED),DILIPSINH UDESING RATHOD (S.T.DRIVER)	,MR MB PARIKH,(MR SUDHANSHU S PATEL)
12526	FA/919/2003	11/05/2018	PROJECT MANAGER,ONGC LTD.,	MR AJAY R MEHTA	DEPUTY COLLECTOR,NAVI KANTIBHAI ATHMARAM	GOVERNMENT PLEADER,(MR NS SHETH)
12527	FA/920/2003	11/05/2018	PROJECT MANAGER,ONGC LTD.,	MR AJAY R MEHTA	DEPUTY COLLECTOR,RABARI GOVINDBHAI GANESHBHAI DIED,THRO'HIS HEIRS,DESAI MULJIBHAI BABABHAI	,GOVERNMENT PLEADER,(MR NS SHETH)
12528	FA/921/2003	16/08/2016	EXECUTIVE ENGINEER,	MR SHASHIKANT S GADE	RAMESHGIRI GULABGIRI (DECD. THRO LEGAL HEIRS),RAMABEN @ DAYBEN RAMESHGIRI,VANITABEN RAMESHGIRI(MINOR),AJAY RAMESHGIRI (MINOR),DIVYA RAMESHGIRI(MINOR),STATE OF GUJARAT,MANSUKHBHAI RAVJIBHAI PONKIYA (KATHROTAWALA)	,RULE SERVED
12529	FA/923/2003	08/12/2010	DEPUTY GENRAL MANAGER,	MS KJ BRAHMBHATT	CHAVADA GANGABEN CHHAGUJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12530	FA/925/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMARSINH KUBERBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12531	FA/926/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHIKHABHAI RAMJIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12532	FA/927/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RAVJIBHAI ARJANBHAI NARSINHBHAI RAVJIBHAI THR'HEIR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12533	FA/928/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MAGANBHAI BHIMJIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12534	FA/929/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RAJPUR KALUBHAI PATHUBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12535	FA/930/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MULJIBHAI HARIBHAI RANCHHODBHAI MULJIBHAI THR'HEI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12536	FA/931/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	GHUSABHAI DUDABHAI SINCE DECD THROUGH HIS LEGAL HEIRS.,RAGHUNATHBHAI GHUSABHAI,RAMJIBHAI GHUSABHAI,HARIBHAI GHUSABHAI,MS.TAKUBEN GHUSABHAI,MS.RAJAIBEN GHUSABHAI,MS.RADHABEN GHUSABHAI,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (R)
12537	FA/933/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHIMABHAI SUKHABHAI BIJALBHAI BHIMABHAI THR'HEIR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12538	FA/935/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KARSHAN NARSINH SIHVABHAI KARSHANBHAI THR'HEIR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12539	FA/936/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	GALABHAI GANESHBHAI SINCE DECD.THROUGH HIS LEGAL HEIRS.,DHANJIBHAI GALABHAI,MS.AMBABEN D/O.GALABHAI GANESHBHAI,MS.SANUBEN D/O.GLABHAI GANESHBHAI,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (R)
12540	FA/938/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RATANBEN TAPUBHAI,DILIPBHAI TAPUBHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12541	FA/940/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MONA CHHAGANBHAI MAGANBHAI MONABHAI THR'HEIR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12542	FA/941/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SHIVABHAI GHUSABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED
12543	FA/942/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RAMJIBHAI KALUBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED, (MR A J PATEL)
12544	FA/943/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	CHATURBHAI RAVJIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED, (MR A J PATEL)
12545	FA/944/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KANJI AMAARSANG,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED, (MR A J PATEL)
12546	FA/945/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	LAVJIBHAI ZAVERBHAI SINCE DECDTHROUGH HIS LEGAL HEIRS,DAYABHAI LAVJIBHAI,MS.SAVABEN D/O.LAVJIBHAI ZAVARBHAI,MS.LAXMIBEN D/O.LATE MR.LAVJIBHAI ZAVARBHAI,MS.GAURIBEN D/O.LATE LAVJIBHAI ZAVARBHAI,MS.LILABEN D/O.LATE LAVJIBHAI ZAVARBHAI,NAGARBHAI LAKHMANBHAI,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),(MR A J PATEL)

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12547	FA/946/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BAVALBHAI VASHRAMBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED, (MR A J PATEL)
12548	FA/947/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	DHANJI SAVA DALWADI SINCE DECDTHROUGH HIS LEGAL HEIRS.,NAGANBHAI DHANJIBHAI,MS KALABEN DHANJIBHAI,AMBABHAI DHANJIBHAI,MS.DUDHIBEN D/O.LATE DHANJIBHAI SAVA,MS.GAURIBEN D/O.LATE DHANJIBHAI SAVA,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (R)
12549	FA/948/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	PRANBHAI KUVERJIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
12550	FA/949/2003	28/07/2011	EXECUTIVE ENGINEER,	MR HS MUNSHAW	JETHABHAI VASHRAMBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED, (MR A J PATEL)
12551	FA/954/2003	10/07/2019	MAHESHSING KUTVALSING CHAUHAN,	MR DHIRAJ M PATEL	RAMAKANT RAMYASH MAURYA,	MR NIRAV C THAKKAR
12552	FA/961/2003	27/01/2011	VINAYAK DEVELOPERS,KAUSHIKBHAI VASANTBHAI PARMAR	(MR MB GANDHI)	RAMESHBHAI BHIKHALAL MISTRY,MAHESHBHAI RAMESHBHAI MISTRY,VRUND DEVELOPERS,PRAHLADBHAI K MODI	RULE SERVED,MR PARTHIV B SHAH
12553	FA/968/2003	24/02/2014	R.N PATEL,	MR KEYUR A VYAS,MR. ARCHIT P JANI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL
12554	FA/972/2003	11/04/2017	ARVIND PRESS CAPS LIMITED,	MR NK MAJMUDAR	SHANTILAL CHHOTALAL PATEL,	MR DIPEN C SHAH
12555	FA/981/2003	24/04/2012	NATVARBHAI SHARDULBHAI GOHIL (DECD. THRO LEGAL HEIRS),SHARDULBHAI DUDABHAI GOHIL,MALBAIBEN SHARDULBHAI GOHIL	MS SEJAL K MANDAVIA	SAGAR KANJIBHAI POPATBHAI KALENA,MAGANBHAI JERAMBHAI KANJADIA LEGAL HEIRS,HASUBHAI MAGANBHAI KUNJADIA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
12556	FA/982/2003	10/05/2012	SHANTILAL VELJIBHAI RABADIA (DEC. THRO LEGAL HEIRS),VELJIBHAI THOBHANBHAI RABADIA,DUDHIBEN VELJIBHAI RABADIA	MR MRUGEN K PUROHIT	HARIJAN VALJIBHAI KHIMJIBHAI,NATIONAL INSURANCE CO LTD.	RULE SERVED
12557	FA/988/2003	11/12/2017	HITESHKUMAR MAHASUKHRAY DAVE,	MR DIVYESH SEJPAL	SHAMJIBHAI PANABHAI,ARJANBHAI NARANBHAI,NEW INDIA INSURANCE CO LTD.	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
12558	FA/998/2003	08/08/2008	NAYNABEN RAMANBHAI PATEL,SHAVITABEN RAMNABHAI PATEL,MINOR SNEHABEN RAMANBHAI PATEL,MINOR KUNTAL RAMANBHAI PATEL,SUKHIBEN KALIDASBHAI PATEL	MR ZUBIN F BHARDA	BHANABHAI MAGANBHAI RATHOD,NATHUBHAI M LAD,NEW INDIA INSURANCE COMPANY	RULE SERVED,(MR HASMUKH THAKKER)
12559	FA/1039/2003	10/04/2012	KRISHNABEN HITENDRASINH,BHIKHUBHA DHIRUBHA,BAKUBA BHIKHUBHA,MINOR PUSHPABEN HITENDRASINH	MR KARTIKEY P RAWAL	IBRAHIM JIMAILSHA (DELETED),RAMJI VASTA BAGUTARA,NEW INDIA ASS.CO.LTD.	DELETED,RULE SERVED,MR RAJNI H MEHTA
12560	FA/1044/2003	30/01/2019	GEB,	MR DIPAK R DAVE	ALINGBHAI BHANABHAI,MINOR THRO'BHANABHAI LAKHABHAI,	NOTICE SERVED,MR PANKAJ R DESAI
12561	FA/1053/2003	03/07/2018	ORIENTAL INSURANCE CO LTD.,	MR RITURAJ M MEENA	PRAFULKUMAR DEVRAJBHAI VAGHELA,NOBLE PLAST	MS SEJAL K MANDAVIA,MR AMAR D MITHANI
12562	FA/1059/2003	26/11/2019	KAMLESH KANAIYALAL THAKKAR,	THAKKAR AND PAHWA ADVOCATES	KAILASH TUKARAM CHIKHLIKAR,	(MR PARESH M DARJI)

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12563	FA/1079/2003	06/12/2010	RABARI NAGJIBHAI SARTANBHA,	(MR A J PATEL)	SPECAIL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12564	FA/1080/2003	06/12/2010	LALJIBHAI PRANBHAI,	(MR A J PATEL)	SPECIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12565	FA/1081/2003	06/12/2010	PATEL BALDEVBHAI LAKHUDAS,	(MR A J PATEL)	SPECIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12566	FA/1082/2003	06/12/2010	PATEL KANJIBHAI LAKHUDAS (DECD THRO LEGAL HEIRS),VIKRAMBHAI KANJIBHAI,GHANSHYAM KANJIBHAI,RAJENDRA KANJIBHAI	(MR A J PATEL)	SPECIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12567	FA/1083/2003	06/12/2010	RABARI MAGANBHAI VARABHAI RABARI LALJIBHAI VARVABHAI,	(MR A J PATEL)	SPECIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12568	FA/1084/2003	06/12/2010	CHIMANBHAI SOMABHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12569	FA/1085/2003	06/12/2010	PATEL SURESHBHAI PARSHOTTAMDAS,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12570	FA/1086/2003	06/12/2010	BHARATBHAI KANTILAL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12571	FA/1087/2003	06/12/2010	PRAJAPATI POPATBHAI MAFATBHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
12572	FA/1088/2003	06/12/2010	PATEL RAMANBHAI MATHURDAAS,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,GENERAL MANAGER	RULE SERVED
12573	FA/1105/2003	18/07/2013	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	KESHARBEN RAVJIBHAI DABASIYA,PRABHABEN RAVJIBHAI DABASIYA,RAMDAS NAVRATI PAUL (MARATHA),D.K.TRANSPORT	NOTICE SERVED,(MR SANDEEP N BHATT)
12574	FA/1106/2003	18/07/2013	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	PRABHABEN VRAJLAL VORA,MINOR DIVYA VRAJLAL VORA THRO'PRABHABEN VRAJLAL VORA,MINOR TRUN VRAJLAL VORA THRO' PRABHABEN VRAJLAL VORA,CHANDRABEN VRAJLAL VORA,NARSINH RANGJI VORA,RAMBHABEN NARSINH VORA,RAMDAS NAVRATI PAUL (MARATHA),D.K.TRNASPORT	NOTICE SERVED,(MR SANDEEP N BHATT)
12575	FA/1107/2003	18/07/2013	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	NARENDRASINH MADHUBHA JADEJA,RAMDAS NAVRATI PAUL (MARATHA),D.K.TRANSPORT	NOTICE SERVED,(MR SANDEEP N BHATT)
12576	FA/1121/2003	04/08/2008	DY.COLLECTOR & LAQ OFFICER,	GOVERNMENT PLEADER	AJUBHA RATANSANG,	RULE UNSERVED
12577	FA/1122/2003	04/08/2008	DY.COLLECTOR & LAQ OFFICER,	GOVERNMENT PLEADER	TARSHIBHAI GANESHBHAI,	MR VIMAL M PATEL
12578	FA/1123/2003	04/08/2008	DY.COLLECTOR & LAQ OFFICER,	GOVERNMENT PLEADER	NATHABHAI NODHABHAI,	RULE SERVED
12579	FA/1124/2003	04/08/2008	DY.COLLECTOR & LAQ OFFICER,	GOVERNMENT PLEADER	GORDHANBHAI LALJIBHAI,	RULE SERVED
12580	FA/1133/2003	02/03/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	BALVIRSINGH TEJASINGH SHIKH,PRITAMKAUR TEJASINGH SHIKH,PRABHUDAN POPATDAN GADHAVI,SURESHKUMAR SHIVRAM PATEL	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),MR KIRTIDEV R DAVE

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12581	FA/1135/2003	08/09/2014	UNITED INDIA INSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHOTHIBEN MANAJI PRAJAPATI,HEMARAM MANAJI PRAJAPATI,RAOTSINH ANUPISNH RAJPUT,ZAVERCHAND RATILAL,RAJENDRAKUMAR VALJIBHAI MEHTA,ORIENTAL INSURANCE CO LTD.,GIRDHARSINH HIMMATSINH CHAUHAN,MADHAVPRASAD SHRIDEVIDATT PARIKH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,(MR MAULIK J SHELAT),MS KARUNA V RAHEVAR
12582	FA/1143/2003	11/01/2013	JAYABEN RAVISHANKERBHAI SOMPURA,MATHURBHAI RAVISHANKERBHAI SOMPURA,ASHOKBHAI RAVISHANKERBHAI SOMPURA,SUMATIBEN RAVISHANKERBHAI SOMPURA,YOGINIBEN RAVISHANKERBHAI SOMPURA,JIVTIBEN RAVISHANKARBHAI SOMPURA,DIED	MR KIRTIDEV R DAVE	GURUMEJSINH PALSINH JAT,SHANTILAL BIYASI CHHEDA,NEW INDIA ASSURANCE CO LTD.,BRIJLAL J THAKUR,LAGHUSINH JETHUSINH PUROHIT,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,SERVED BY AFFIX(N),SERVED BY AFFIX. (R),MR SUNIL B PARIKH
12583	FA/1144/2003	14/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	MANJULA MELSING BHILKOLI PATANWADIYA,REKHA MELSING BHILKOI @ PATANWADIYA,MINOR THRO,OPP.,SIKHA MELSING BHILKOI @ PATANWADIYA, MINOR THRO,OPP.,GEETA MELSING BHILKOLI @ PATANWADIYA, MINOR THRO'OPP.,NISHA MELSING BHILKOI @ PATANWADIYA,MINOR THRO'OPP.,MAYURI MELSING BHILKOLI @ PATANWADIYA,MINOR THOR'OPP.,JAGRUTI MELSING BHILKOLI @ PATANWADIYA,MINOR THRO' OPP.,VASHI MELSING BHILKOLI @ PATANWADIYA,MINOR THRO'OPP.,MEENA MELSING BHILKOLI @ PATANWADIYA,MINOR THRO'OPP.,BIPIN @ LALO MELSING BHILKOLI @ PATANWADIYA,MINOR THRO'OPP.,S.B. CHAUHAN	RULE SERVED,MR MTM HAKIM
12584	FA/1145/2003	17/04/2012	ABDULHAK SAFIRBHAI GOLAWALA,KAMRUNISHA ABDULHAK GOLAWALA	MR MTM HAKIM	NAZIRMIYA ISMAILMIYA ARAB,MOHAMED MOHMEDUMER GOAWALA,ORIENTAL INSURANCE CO. LTD,GURMATSINGH PALSINGH JAT DELETED CT.ORD.DTD.3-2-2012.,DARBARSINH SAMRJITSINH,NEW INDIA INSURANCE COMPANY LTD	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MR KK NAIR,(MR HASMUKH THAKKER)
12585	FA/1146/2003	20/04/2017	MANGAING DIRECTOR TOURISM CO. OF GUJARAT,	MR NAGESH C SOOD	NARAYANBHAI NARSHIBHAI PATEL,UNITED INDIA INSU. CO.,AMRJITSING S/O NARENDRASING,BABUBHAI SOMABHAI PATEL,ORIENTAL INS. CO.	NOTICE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI,MS AMEE YAJNIK,MR ANAL S SHAH
12586	FA/1147/2003	20/04/2017	MANGAING DIRECTOR TOURISM CO. OF GUJARAT,	MR NAGESH C SOOD	MEENABEN CHATURBHAI PARMAR GUARDIAN OF RESP NO 2 AND3,MINOR NILESH CHATURBHAI,MINOR SMITA CHATURBHAI,BABUBHAI SOMABHAI PATEL C/O TOURISM COR. OF GUJARAT,UNITED INDIA INSURANCE CO.,AMRJITSING S/O NARENDRASING,ORIENTAL INS. CO.	NOTICE SERVED,UNSERVED EXPIRED (N),RULE UNSERVED,MR NK MAJMUDAR,MR VIBHUTI NANAVATI,MS AMEE YAJNIK,MR ANAL S SHAH

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12587	FA/1148/2003	20/04/2017	MANGAING DIRECTOR TOURISM CO. OF GUJARAT,	MR NAGESH C SOOD	SATIJDITKAUR SUKHDEVSING PAPI,RAJVINDKAUR SUKHDEVSING PAPI,RAJKAUR MAHERSING PAPI,BABUBHAI SOMABHAI PATEL,UNITED INDIA INS. CO.,AMRJITSING S/O NARENDARASING,ORIENRAL INS. CO.	NOTICE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MS AMEE YAJNIK,MR ANAL S SHAH
12588	FA/1149/2003	12/10/2018	LALLUBHAI SHANABHAI CHAUHAN,	MR YM THAKKAR	MANIBHAI & BROS.,VASANTIBEN WD/O SHANABHAI M CHAUHAN(FORMAL PARTY)	,(MR VIVEK N MAPARA),MR VAIBHAV B SHUKLA
12589	FA/1154/2003	10/09/2014	BAI BACHUDI WD/O DECD. GALA PARASU,MINOR JANKI D/O DECD. GALA PARASU,MINOR NIRUL D/O DECD. GALA PARASU,MINOR JANPADI D/O DECD. GALA PARASU,PARASU DEVJI TAMBOLIA (BHIL),JHUMALI W/O PARASU DEVJI	MR YM THAKKAR	BABUBHAI PARATHIBHAI PARMAR,MANUBHAI PURSHOTTAMDAS PATEL,ORIENTAL INSURNACE CO. LTD	NOTICE SERVED,MS KARUNA V RAHEVAR
12590	FA/1161/2003	09/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	PATEL MANILAL AMBALAL,SPE.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
12591	FA/1162/2003	09/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	PATEL BABUBHAI RANCHHODDAS,SPE.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
12592	FA/1163/2003	09/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	HEIRS OF DECD. PRAJAPATI MIRABEN BABABHAI,MANGUBEN (DAUGHTER),DAIBEN (DAUGHTER),JAYNTIBHAI (SON),AMRATBHAI (SON),MANIBEN (DAUGHTER),NARESH (SON),SPE.LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE UNSERVED
12593	FA/1164/2003	09/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	PATEL MULCHAND MAGANBHAI,SPE.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
12594	FA/1168/2003	27/07/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MANOHARLAL H. SHARMA,SARBARIBEN M SHARMA,BABULAL LALLUBHAI PATEL	RULE SERVED
12595	FA/1171/2003	22/09/2008	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MUNNIBEN WD/O ARJUN SOMABHAI CHAUHAN,MINOR DHARMENDRA ARJUNBHAI,SOMABHAI FATABHAI CHAUHAN,REVABEN SOMABHAI CHAUHAN,ABDULLA HASAMBHAI DHANTI	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY RPAD (N),NOTICE UNSERVED
12596	FA/1172/2003	11/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MADHU ASSANDAS DEVANDA DELETEDAS PER CT.ORDER DTD.23-03-2012,MADHU JETHABHAI ASANDAS SINCE EXPIRED,MADHU VASUDEV ASSANDAS,MADHU BHAGWANDAS ASANDAS,MADHU VISWESWAR ASSANDAS,MADHU KALAVATIBEN W/O NANDU ASSANDAS MADHU,NARSHIBHAI R PATEL,GUJARAT ELECTRICITY BORAD	,NOTICE SERVED,DELETED,MS RV ACHARYA
12597	FA/1173/2003	19/04/2012	YOGESH JASWANTRAI ALIAS KANAK-RAI GANDHI,	MR CHETAN K PANDYA	MATHURBHAI JASMATBHAI MAKWANA,PREMJIBHAI L CHAUHAN,NEW INDIA ASSURRANCE CO. LTD,LEGAL HEIRS OF DECD. DEVESHBHAI CHANDRAKANT VYAS,BHAVNABEN DEVESHKUMAR VYAS,CHANDRAKANTBHAI MAGANLAL VYAS,VASANTBEN CHANDRAKANTBHAI VYAS,SANJAY CHANDRAKANTBHAI VYAS,NATIONAL INSURANCE CO. LTD	,RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
12598	FA/1174/2003	08/12/2010	PROJECT MANGER,	MR RR MARSHALL	SOMABHAI SHANKARDAS PATEL,SPL. LAND ACQUISITON OFFICER	GOVERNMENT PLEADER,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12599	FA/1175/2003	08/12/2010	PROJECT MANAGER,	MR RR MARSHALL	PATEL SOMABHAI SHANKARBHAI,SPL. LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
12600	FA/1176/2003	08/12/2010	PROJECT MANAGER,	MR RR MARSHALL	SHAKRABHAI SHANKARBHAI RAVAL,SPECIAL LAND ACQUITITON OFFICER	GOVERNMENT PLEADER,RULE SERVED
12601	FA/1177/2003	08/12/2010	SPECIAL LAND OFFICER,	MR RR MARSHALL	NATWARSINH GANDABHAI PARMAR,SPECIAL LAND ACQUISTITIO OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
12602	FA/1178/2003	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	PATEL AMBALAL ISHVERDAS,SPECIAL LAND OFFICER	RULE SERVED,MR AV PRAJAPATI
12603	FA/1190/2003	02/12/2010	UNITED INDIA INS. CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HARMANBHAI @ RAMANBHAI DAHYABHAI PATEL,NATVARBHAI AMBALAL RATHOD,URVASHIBEN KANUBHAI PATEL C/O KANUBHAI AMBALAL PATEL,GANPATBHAI MANSUKHBHAI PARMAR,SIRAJBHAI MAHAMADBHAI VOHRA	
12604	FA/1193/2003	02/12/2010	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ILYAS AHMED MAHEMUDBHAI THR'HEIR,KADARBHAI HASANBHAI KABAL,ABUBAKAR SIDIK AHMEDBHAI	
12605	FA/1195/2003	18/08/2009	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AMBIKAYADAV RAMLOCHANYADAV C/O RASHITRIYA MAJOOR GENERAL],ALANG SHIP BREAKING CORP.	NOTICE SERVED,MR TR MISHRA
12606	FA/1196/2003	28/06/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	SUKHIDEVI BHAVARLAL BOTHRA,NAGJIBHAI RAMJIBHAI DESAI,BANSILAL TAHKURDAS ROHRA,ASHOKKUMAR B BOTHRA,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR MTM HAKIM,MR NEERAJ J VASU
12607	FA/1197/2003	01/03/2012	JINIBEN DAMOR WD/O LACHHABHAI GUJABHAI DAMOR,DAMOR DEVLIBEN GUJABHAI ADIVSRI	(MR MOHANBHAI DESAI)	DEEPSINH KAPURSINH CHAUHAN,SARDARSINGH SARTANSINGH CHAUHAN,AKBARBHAI NASIRBHAI,DELETED,THE ORIENTAL INSURANCE CO. LTD	,SERVED BY AFFIX(N),NOTICE UNSERVED,UNSERVED EXPIRED (N),MR KK NAIR
12608	FA/1204/2003	24/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KAMRUDDIN THAIYABALI (DECED THRO LEGAL HEIRS),SHAKERABEN KAMRUDDIN,TAHIR KAMRUDDIN (MINOR),SHARIFABEN THAIYABALI,GHANSHYAMSINH UMEDSINH (DRIVER)	,NOTICE SERVED,MR DHAVAL M BAROT
12609	FA/1205/2003	31/07/2012	GAJARABEN ISHWARBHAI SOLANKI,	MR DN PANDYA	VIRENDRASINH JITUBHA JADEJA,NAGINBHAI BIHARIBHAI PANCHAL,NEW INDIA INSURANCE CO.	RULE SERVED,MR SANDIP C SHAH
12610	FA/1206/2003	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALIA KHUMJI,MADIA KHUMJI,DALU KHIMJI,TITA KHUMJI,DITA KHUMJI,CHENIA KHUMJI,BAI SHAKRI WD/O KHUMJI	MR MEHUL S SHAH,(MR SURESHM SHAH)
12611	FA/1207/2003	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RASHID SHAFIBHAI,BAI BHURI D/O IBRAHIM PATUK	MR MEHUL S SHAH,(MR SURESHM SHAH)
12612	FA/1208/2003	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOMJI VESTABHAI BHABHOR SINCE DECEASED THRO'HIS HEIRS.,BIJIYABHAI GOMJI, SON.,PANSUDIBEN GOMJI,DAUGHTER.,MENABEN GOMJI, DAUGHTER.	,MR MEHUL S SHAH,(MR SURESHM SHAH)
12613	FA/1209/2003	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABDULSALAM RASULBHAI SINCE DECD. HIS HEIRS,HAROOM ABDULSALAM TAILOR,IBRAHIM ABDULSALAM TAILOR,MEHMOOD ABDULSALA TAILOR,FATEMABIBI ABDULSALAM	,MR MEHUL S SHAH,(MR SURESHM SHAH)
12614	FA/1210/2003	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	IBRAHIM ADAM JADA,	MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12615	FA/1225/2003	24/07/2008	BHARATBHAI KANTIBHAI PATEL HEIR OF KANTIBHAI SOMNATH P,	MR BHARAT G PATEL	SP.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
12616	FA/1241/2003	09/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION.,	MS MONALI H BHATT	MANHARBHAI MULJIBHAI PATEL,JASHUBEN MANHARBHAI PATEL,CHANDUBHAI BABUBHAI PARMAR	RULE SERVED
12617	FA/1242/2003	15/02/2013	PADMAVATI JAGDISHKUMAR VYAS,PRINCE JAGDISHKUMAR VYAS (MINOR),KAMLABEN RAMCHNADRA VYAS,RAMCHANDRA HIRALAL VYAS	MR DHARMESH V SHAH	ASHOKKUMAR BHIKHABHAI PATEL,RAMJIBHAI S ANSARI,ORIENRAL INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R)
12618	FA/1248/2003	22/01/2008	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL GOPALBHAI HARJIVANDAS	GOVERNMENT PLEADER,RULE SERVED
12619	FA/1249/2003	22/01/2008	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL MANILAL NATHTHUDAS	RULE SERVED
12620	FA/1250/2003	22/01/2008	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL SHARDABEN BHAGVANDAS,PATEL RAMESHBHAI BHAGVANDAS	RULE SERVED
12621	FA/1251/2003	22/01/2008	DY.GENERAL MANAGER,	MR AJAY R MEHTA	SP.LAND ACQUISITION OFFICER,PATEL MATHURDAS HARJIVANDAS	RULE SERVED
12622	FA/1252/2003	27/04/2018	RABARI JESANGBHAI GOVABHAI,	(MR A J PATEL)	SPECIAL LAND OFFCIER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
12623	FA/1253/2003	27/04/2018	BABUBHAI HARJIVANDAS,	(MR A J PATEL)	SPECIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
12624	FA/1254/2003	27/04/2018	POPATBHAI BECHARBHAI,	(MR A J PATEL)	SPECIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
12625	FA/1255/2003	27/04/2018	PATEL CANDULAL MADHAVLAL,	(MR A J PATEL)	SPEICAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
12626	FA/1256/2003	27/04/2018	PRAJAPATI JOITARAM BECHARDAS PRAJAPATI POPATBHAI MAFATLAL,	(MR A J PATEL)	SPEIAL LAND OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
12627	FA/1262/2003	03/09/2013	GUJARAT STATE ROAD TRANSOPORT CORPORATION,	MS ROOPAL R PATEL	CHATURBHAI KALUBHAI SANGADIA,NOT NAMED,NAZARMAHAMAD NURMOHAMMAD MAKARANI,JOHEDABIBI NAZARMAHAMAD MAKRANI,NEW INDIA INSURANCE CO LTD.	,NOTICE SERVED,MR UM SHASTRI,MR PALAK H THAKKAR
12628	FA/1263/2003	03/09/2013	GUJARAT STATE ROAD TRANSOPORT CORPORATION,	MS ROOPAL R PATEL	SWARUPBHAI GALABHAI CHAUHAN,DELETED,NAZAIMAHAMAD NURMOHAMMAD MAKARANI,JOHEDABIBI NAZARMAHAMAD MAKRANI,NEW INDIA INSURANCE CO LTD.	,NOTICE SERVED,MR MANOJ S JOSHI,MR PALAK H THAKKAR
12629	FA/1264/2003	03/09/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	MANILAL BIJALBHAI KOLI-PATEL,DELETED,NAZARMAHAMAD NURMOHAMMAD MAKARANI,JOHEDABIBI NAZARMAHAMAD MAKRANI,NEW INDIA INSURANCE CO LTD.	,NOTICE SERVED,MR SUNIL S JOSHI,MR PALAK H THAKKAR
12630	FA/1265/2003	05/03/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	BHAGUBHAI KOYABHAI PATEL,SUBHALABEN BHAGUBHAI PATEL,MAHESHBHAI NAGINBHAI KUKANA,DINKARBHAI K DESAI	NOTICE SERVED,MR ZUBIN F BHARDA
12631	FA/1266/2003	13/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	J.RAMBABU PANTYYA,F/O LATE VENU GOPAL SWAMI,NAGMANI J RAMBABU,DRIVER OF TRUCK NO.GJ-12-T- 6032,DEEPAKKUMAR MULJI THACKER	,NOTICE SERVED,(MR SURESHM SHAH)

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12632	FA/1267/2003	13/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	ZULEKHABHAI MUSA SAMA M/O LATE RASHIDABAI MUSA SAMA,BHALA MUSA SAMA,B/O LATE RASHIDABAI MUSA SAMA,SHARIFMAMAD MUSA SAMA,B/O LATERASHIDABAI MUSA SAMA (MINOR),AMIRHASAN MUSA SAMA,B/O LATE RASHIDABAI MUSA SAMA (MINOR),JAGDISH LALJI HIRANI,VELJI MULJI BHUDIA	NOTICE SERVED,(MR SURESHM SHAH)
12633	FA/1268/2003	29/08/2013	LAXMANBHAI KANJIBHAI MEHTA,NEW INDIA ASSURANCE CO LTD. TRANSPOSED AS RESPONDENT NO.8.	MR RAJNI H MEHTA	LALITADEVI AYODHYASINH,PUSHPAKUMARI AYODHYASINH (MINOR),JANAKKUMAR AYODHYASINH,LAILUNKUMAR AYODHYASINH,DIPAKKUMAR AYODHYASINH,DILLU MAHANTO DHANESHWAR,ISMILE UMARBHAI (KUMBHAR) (DELETED.),NEW INDIA ASSURANCE CO.LTD	NOTICE NOT RECD BACK,DELETED,MR AV PRAJAPATI
12634	FA/1273/2003	16/03/2016	CHHANABHAI MOHAN BADHAR VASAVA,	MR DN PANDYA	MOHMED SHAFI MUSA(DELETED),KANJI SHIVRAM PATEL,NEW INDIA INSURANCE CO LTD.	DELETED,REFUSED SERVED (R)(70),MR SANDIP C SHAH
12635	FA/1288/2003	06/01/2014	NANUBHAI ANANDAJI SANGANI,MUKUND VRAJLAL DHRUVE,VINODRAI MUGATLAL DHRUVE	MR RC KAKKAD	NILESHCHANDRA RAMESHCHANDRA DHRUVE,MANHARLAL MAGANLAL SANGANI,NANALAL MAGANLAL SANGANI,JOINT CHARITY COMMISSIONER,PRABHULAL UJAMSINH DHOLAKIA (DELETED AS ORDER DT.7.2.08.),VIRAL MUKUND DHRUVE,MANISH VINODBHAI DHRUVE,PANKAJBHAI KISHANLAL DHRUVE	,GOVERNMENT PLEADER,DELETED,MS JOLLY NISHIT SHAH
12636	FA/1296/2003	29/02/2012	NATIONAL INSURANCE CO. LTD,	MR NK MAJMUDAR	GOVINDBHAI PANABHAI,KANKUBEN GOVINDBHAI,ANSUYABEN CHATURBHAI,BHUMI CHATURBHAI THRO'(MINOR) MOTHER ANSUYABEN,BABU @ CHETAN CHATURBHAI(MINORTHRO' MOTHER ANSUYABEN,KANABHAI RUPABHAI AHIR,VALI MOHAMMAD SALE MOHAMMAD DELETED,SALIMBHAI HUSSAINBHAI HELIM,MAYURDIN VASIRKHAN PATHAN C/O SALIMBHAI HUSSAINBHAI BELIM	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,(MR BD KARIA),MS AMRITA AJMERA
12637	FA/1297/2003	25/04/2017	KIRITBHAI DESAIBHAI PATEL,	MR NIRAV C THAKKAR	GITABEN JAGDISHKUMAR PATEL,SATISHBHAI BHAILALBHAI PATEL,GANGABEN SATISHBHAI PATEL,SHEETALBEN JAGDISHBHAI PATEL (MINOR),NEERUBEN JAGDISHBHAI PATEL (MINOR),NILESHBHAI JAGDISHBHAI PATEL (MINOR)	HCLS COMMITTEE,MS.YOGINI H UPADHYAY
12638	FA/1309/2003	13/02/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	BHIKHALAL PRABHUDAS MASRANI,SUMITABEN BHIKHALAL MASRANI,GANIBHAI K MAHIDA	NOTICE SERVED,RULE SERVED,MR PJ KANABAR
12639	FA/1312/2003	31/01/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KUSUMBEN BAKULBHAI CHAMPAKLAL MEHTA,GAJRABEN CHAMPAKLAL MEHTA,DELETED,MANSUKHLAL ADAJI PRAJAPATI	,NOTICE SERVED,MR AV PRAJAPATI
12640	FA/1313/2003	09/02/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	KOKILABEN WD/O AMARSINH BHUPATSINH GOHEL,MINOR VINUBEN AMARSINH,MINOR NARVAT AMARSINH GOHEL,NATUBHAI RAIJIBHAI TALPADA	RULE SERVED
12641	FA/1314/2003	06/03/2019	HIMANTBHAI @ HIRALAL JIVABHAI PATEL,	MR AMIT N PATEL	MANEKLAL NARAYANDAS SONI DRIVER OF MARUTI CAR-GJ2A-2819,KARNAVATI AUTO LTD. OWNER OF MARUTI CAR GJ-2A-2819,ORIENTAL INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MS KARUNA V RAHEVAR
12642	FA/1320/2003	24/12/2019	UNITED INDIA INS.CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BUSHRABEN NAFIZ KURESHI,VITHALBHAI JETHABHAI PATEL,GUJARAT STATE ROAD TRASNPORT CORPORATION,HAMITKHAN SHAUKATKHAN PATHAN,RESHMABEN NAUSHADALI	NOTICE SERVED,DELETED,MRS FALGUNI D PATEL

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12643	FA/1321/2003	24/12/2019	UNITED INDIA INS.CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ANJUMBEN HAMITKHAN PATHAN,VITHALBHAI JETHABHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,HAMITKHAN SHAUKATKHAN PATHAN,RESHMABEN NAUSHADALI	NOTICE SERVED,DELETED,MRS FALGUNI D PATEL
12644	FA/1325/2003	14/03/2017	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	NOORMAMAD LAKHIAR JAT,BHACHABAI NOORMAMAD JAT,NOT KNOWN,SARDABEN VELJI JAMBUVANI	RULE NOT RECD BACK,RULE SERVED,MR. HEMAL SHAH
12645	FA/1326/2003	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	JAYSHREEBA THR'LEGAL HEIRS,RANA SAJANSINH CHANDUBHA,BHUMIKABEN SAJANSINH RANA,BHUPENDRASINH CHANDRASINH ZALA,GAJUBHA KAYUBHA RANA	,NOTICE SERVED,MR KIRTIDEV R DAVE
12646	FA/1329/2003	12/12/2011	PATHAK (PROJECT-IN CHARGE) RANA PROJECT INTERNATIONAL LTD,R.S.RANA/P.RANA (DIRECTOR) RANA PROJECT INTERNATIONAL LTD	MR SANJAY A MEHTA	JYOTI POLYVINYL LTD.,	NOTICE SERVED
12647	FA/1352/2003	26/12/2012	GSRTC,	MRS VASAVDATTA BHATT	RAJESH GANESHLAL MINOR,MINOR NARESH GANESHLAL,MINOR KANAIYALAL GANESHLAL,MINOR JITENDRA GANESHLAL,MINOR DAKSHABEN GANESHLAL,HANSABEN GANESHLAL,GIRIRAJ GANESHLAL,SINCE DECEA-SED THRO'HIS HEIRS & LRS.,ARTIBEN GIRIRAJ MISTRY,GAURAV G.MISTRY,JAYSHREEBEN GANESHLAL MISTRY,KANTABEN WD/O GANESHLAL RAMLAL MISTRY,PRAJAPATI BABUBHAI BHUDARBHAI DEL.CT.ORD.DT.31/1/2012	,NOTICE SERVED,DELETED,MR ASHUTOSH R BHATT
12648	FA/1355/2003	22/12/2015	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MAGJIBHAI SHIVABHAI BARIYA,MAHENDRABHAI MAGJIBHAI BARIYA,DHARMENDRABHAI MAGJIBHAI BARIYA,KADARBHAI MALANGBHIA SHAIKH,HEIRS OF GULAM RASULBHAI VANIYAWALA,ABDULBHAI GULAMBHAI VANIYAWALA,YUSUF GULAMHUSAIN VANIYAWALA,MALANG GULAM HUSAIN VANIYAWALA,SIKANDAR GULAM HUSAIN VANIYA-WALA,ORIENTAL INSURANCE CO. LTD,RAMESHBHAI M BARIYA,P.M.BARIYA	,NOTICE SERVED,MR KK NAIR,MR JAL S. UNWALLA
12649	FA/1356/2003	22/12/2015	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RUKHIBEN SOMABHAI PATEL,SOMABHAI MULCHANDBHAI PATEL,ALPESH BIPINBHAI PATEL,MINOR KHUSHBU BIPINBHAI PATEL,MINOR DIVYESH BIPINBHAI PATEL,KADARBHAI MALANGBHAI SHAIKH,HEIRS OF GULAM RASULBHAI VANIYAWALA,ABDULBHAI GULAMBHAI VANIYAWALA,YUSUF GULAMHUSAIN VANIYAWALA,MALANG GULAM HUSAIN VANIYAWALA,SIKANDAR GULAM HUSAIN VANIYA-WALA,ORIENTAL INSURACE CO. LTD,RAMESHBHAI M BARIYA,P M BARIYA	,NOTICE SERVED,MR KK NAIR,MR MTM HAKIM,MR JAL S. UNWALLA
12650	FA/1357/2003	22/12/2015	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ALPESH BIPINBHAI PATEL,MINOR KHUSHBU BIPINBHAI PATEL,MINOR DIVYESH BIPINBHAI PATEL,KADARBHAI MALANGBHAI SHAIKH,HEIRS OF GULAM RASULBHAI VANIYAWALA,ABDULBHAI GULAMBHAI VANIYAWALA,YUSUF GULAMHUSAIN VANIYAWALA,MALANG GULAM HUSAIN VANIYAWALA,SIKANDAR GULAM HUSAIN VANIYA-WALA,ORIENTAL INSURACE CO. LTD,RAMESHBHAI M BARIYA,P M BARIYA	,NOTICE SERVED,MR KK NAIR,MR MTM HAKIM,MR JAL S. UNWALLA

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12651	FA/1358/2003	22/12/2015	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RUKHIBEN SOMABHAI PATEL,SOMABHAI MUCHANDBHAI PATEL,KADARBHAI MALANGBHAI SHAIKH,HEIRS OF GULAM RASULBHAI VANIYAWALA,ABDULBHAI GULAMBHAI VANIYAWALA,YUSUF GULAMHUSAIN VANIYAWALA,MALANG GULAM HUSAIN VANIYAWALA,SIKANDAR GULAM HUSAIN VANIYA-WALA,ORINENTAL INSURANCE CO. LTD,RAMESHBHAI M BARIYA,P M BARIYA	,NOTICE SERVED,MR KK NAIR,MR MTM HAKIM,MR JAL S. UNWALLA
12652	FA/1359/2003	22/12/2015	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	REVABEN NATUBHAI PATEL,NATUBHAI MANIBHAI PATEL,KADARBHAI MALANGBHAI SHAIKH,HEIRS OF GULAM RASULBHAI VANIYAWALA,ABDULBHAI GULAMBHAI VANIYAWALA,YUSUF GULAMHUSAIN VANIYAWALA,MALANG GULAM HUSAIN VANIYAWALA,SIKANDAR GULAM HUSAIN VANIYA-WALA,ORIENTAL INSUARACE CO. LTD,RAMESHBHIA M BARIYA,P M BARIYA	,NOTICE SERVED,MR KK NAIR,MR MTM HAKIM,MR JAL S. UNWALLA
12653	FA/1360/2003	27/02/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	HITESHKUMAR MAHENDRAKUMAR MAKWANA,MANJULABEN MAHENDRAKUMAR,NARMADABEN SHIVLAL DELETED.,SOMABHAI RANCHHODBHAI PARMAR DELETED,PRABHAKAR NARAYAN JOSHI SINCE DECD. THRO' HEIRS	,NOTICE SERVED,MR SANJAY M AMIN
12654	FA/1361/2003	27/02/2012	NATIONAL INSURANCE CO.LTD,	MR SUNIL B PARIKH	NAYNABEN D/O BIPINCHANDR VADILAL VYAS (MINOR),PUSHPABEN VADILAL VYAS,NAVNITRAY VADILAL VYAS,SOMABHAI RANCHHODBHAI PARMAR,PRABHAKAR NARAYAN JOSHI SINCE DECD. THRO' HIS HEIRS	,NOTICE SERVED
12655	FA/1398/2003	29/07/2019	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	MADARSANG RAISANGBHAI PARMAR (DECD. THRO LEGAL HEIRS),SAJJANBEN MADARSANG PARMAR,PRUTHVIRAJ MADARSANG PARMAR,JALPABEN MADARSANG PARMAR,ALPABEN MADARSANG PARMAR,YASHVANT MADARSANG PARMAR,RAISANGBHAI AMARSANGBHAI PARMAR,MADHUKAR SHYAMRAV MARATHA,BOBBY GOODS CARRIERS.(DISPENSED WITH WIDE ORDER DATED 03/09/2015)	NOTICE UNSERVED,DELETED,MR HARSHIT S TOLIA
12656	FA/1463/2003	08/05/2012	SUMAN W/O NARENDRASINH BHAORIA,	MR P P KASVALA,MR KIRAN C MEHTA	NARENDRASINH SHATRUGANASINH BHADORIA,	MR MV CHOKSHY,(MR NIRZAR S DESAI)
12657	FA/1492/2003	06/07/2017	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	ASHABEN DEVPRAKASH SAINI,NINABEN DEVPRAKASH SAINI,NUGEN MACHINERIES LTD.	NOTICE SERVED,MR JINESH H KAPADIA
12658	FA/1493/2003	25/01/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	ARTIBEN BHARATBHAI PARIKH,PRIT BHARATBHAI PARIKH (MINOR),PAYAL BHARATBHAI PARIKH,RAMABEN HIMATLAL PARIKH (DELETED.),NUGEN MACHINERIES LTD.	,NOTICE SERVED,MR SANDIP C SHAH
12659	FA/1517/2003	28/03/2016	PANCHAL BHAGWANBHAI KALIDAS,PANCHAL BALDEVBHAI KALIDAS	(MR MOHANBHAI DESAI)	NOORSHA IMAMSHA FAKIR.,HEIRS OF DECD. PATEL DAHYABHAIAMBALAL,PATEL PUSHPABEN DAHYABHAI,MINOR PATEL MAHESH DAHYABHAI THRO' PUSHPABEN DAHYABHAI,THE ORIENTAL INSURANCE CO.LTD.	,RULE SERVED,MR KK NAIR
12660	FA/1519/2003	12/08/2008	RATIBHAI SHANKARBHAI PATEL,HARIBHAI SHANKERBHAI PATEL,VISHNUBHAI SHANKERBHAI PATEL	MR AR MAJMUDAR	LILABEN CHIMANBHAI PATEL,RAMANBHAI AMBALAL DESAI,MANUBHAI AMBALAL DESAI	NOTICE SERVED,DR MAHESH THAKAR,MS MONA N TRIVEDI
12661	FA/1536/2003	06/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	PATEL RANCHODBHAI SHIVABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12662	FA/1537/2003	06/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	PATEL HIRABHAI AMBALAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
12663	FA/1538/2003	06/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	PATEL MOHANLAL KHODIDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
12664	FA/1542/2003	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	INDUBEN BHIMRAO PATIL,DINESH BHIMRAO PATIL	,MR MTM HAKIM
12665	FA/1543/2003	02/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MOTIBHAI ARJANBHAI SINGAL,YASHVANT CHIMANLAL AMIN	MR CB DASTOOR,MR AB VYAS
12666	FA/1545/2003	28/03/2014	GUJARAT HOUSING BOARD,	MR HS MUNSHAW	HIRALAL MOTILAL PARIKH,SINCE DECEASED THRO'HIS HEIRS & LRS.,KRISHNAKANT HIRALAL PARIKH,NARENDRA HIRALAL PARIKH,SHAILESH HIRALAL PARIKH,KUNJESH HIRALAL PARIKH,LAND ACQUISITION OFFICER, C/O. COLLECTOR KHEDA	,GOVERNMENT PLEADER,MR GM AMIN
12667	FA/1546/2003	28/03/2014	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	HARISHBHAI CHHAGANLAL RAMI NARAHARIBHAI CHHAGANLAL RAMI,THE LAND ACQ. OFFICER, C/O. COLLECTOR KHEDA	GOVERNMENT PLEADER,MR GM AMIN
12668	FA/1547/2003	28/03/2014	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	NARHARIBHAI KESHAVLAL RAMI,KANTIBHAI KESHAVLAL RAMI,THE LAND ACQU. OFFICER, C/O. COLLECTOR KHEDA	GOVERNMENT PLEADER,MR GM AMIN
12669	FA/1548/2003	20/07/2015	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	PUSHBABEN OCHHAVLAL BHATT,THE LAND ACQ. OFFICER, C/O. COLLECTOR KHEDA	GOVERNMENT PLEADER,MR GM AMIN
12670	FA/1549/2003	28/03/2014	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	SOMABHAI KHODABHAI RAMI,HARGOVINDBHAI KHODABHAI' LEGALHEIR PARSHOTTAMBHAI HARGOVIND,GOVINDBHAI CHHOTABHA'S DECEASE THROU HIS LEGAL HEIRS,GHANSHYAMBHAI GOVINDBHAI,ARVINDBHAI GOVINDBHAI,THE LAND ACQ. OFFICER, C/O. COLLECTOR KHEDA	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR GM AMIN
12671	FA/1550/2003	28/03/2014	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	PUNJABHAI DAHYABHAI RAMI,THE LAND ACQ. OFFICER, C/O. COLLECTOR KHEDA	GOVERNMENT PLEADER,RULE UNSERVED
12672	FA/1552/2003	28/03/2014	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	RAMI SOMABHAI KHODABHAI,THE LAND ACQ. OFFICER, C/O. COLLECTOR KHEDA	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
12673	FA/1553/2003	06/07/2015	GUJARAT HOUSING BOARD,	MR HS MUNSHAW,MR SHAILESH C PARIKH	BACHUBHAI CHHAGANLAL RAMI,THE LAND ACQ. OFFICER, C/O. COLLECTOR KHEDA	GOVERNMENT PLEADER,RULE UNSERVED
12674	FA/1557/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARVANT HARILAL MEHTA,	(MR PV HATHI)
12675	FA/1558/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVSIBHAI KURJIBHAI,	RULE SERVED
12676	FA/1559/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHUGHABHAI KURJIBHAI,	RULE SERVED
12677	FA/1560/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAVJIBHAI SHAMBHUBHAI,	RULE SERVED
12678	FA/1561/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI KURJIBHAI,UJIBEN KURJIBHAI	RULE SERVED
12679	FA/1562/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGUBEN NARANBHAI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12680	FA/1563/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI RANCHHODBHAI,	RULE SERVED
12681	FA/1564/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT HARILAL MEHTA,	RULE SERVED
12682	FA/1565/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALABHAI SAVJIBHAI DHANANI,	RULE SERVED
12683	FA/1566/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI VIRJIBHAI,	RULE SERVED
12684	FA/1567/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAGUBEN VIRJIBHAI,	RULE SERVED
12685	FA/1568/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASVANTBHAI RANCHHODBHAI VAMJA,	RULE SERVED
12686	FA/1569/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERABHAI SARDULBHAI,	RULE SERVED
12687	FA/1570/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI BHURABHAI,	RULE SERVED
12688	FA/1571/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANABHAI BHAGWANBHAI DECD.THROUGH THE LRS,KAMABHAI KAANABHAI	,(MR PV HATHI)
12689	FA/1572/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AAPABHAI BHOJABHAI,	RULE SERVED
12690	FA/1573/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATUBHAI AAPABHAI,	RULE SERVED
12691	FA/1574/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. TARSHIBHAI DAYABHAI,PATEL HASMUKHBHAI TARSHIBHAI,PATEL PANKAJBHAI TARSHIBHAI,PATEL SAVITABEN TARSHIBHAI,PATEL SUNDERBEN TARSHIBHAI,PATEL NITABEN TARSHIBHAI	,RULE SERVED
12692	FA/1575/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIKBHAI TARSHIBHAI VAMJA DECD.THR'HEIRS HASMUKHBHAI TAR,	RULE SERVED
12693	FA/1576/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI JIVABHAI,KALYANBHAI JIVABHAI	RULE SERVED
12694	FA/1577/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI RANCHHODBHAI DECD THR'HEIRS,SMT. BHAVNABEN RAMJIBHAI,HARSHADBHAI RAMJIBHAI,BALKABEN RAMJIBHAI,CHETANKUMAR RAMJIBHAI,SHILPABEN RAMJIBHAI	,RULE SERVED
12695	FA/1578/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHANJIBHAI BECHARBHAI DECD.THROUGH THE LRS,HARIBHAI DHANJIBHAI,PRAKASHBHAI DHANJIBHAI,KAMLABEN DHANJIBHAI,SHAILESHBHAI DHANJIBHAI,SAKARBEN DHANJIBHAI,SHARDEBEN DHANJIBHAI	,(MR PV HATHI)
12696	FA/1579/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIBHAI HANSRAJBHAI DECD. THRO' HIS HEIR - DAMJIBHAI,	RULE SERVED
12697	FA/1580/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BODHABHAI SARDULBHAI,	RULE SERVED
12698	FA/1581/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAMBHUBHAI DAYABHAI VAMJA(DECD.THROUGH THE LRS),NATHIBEN SHAMBHUBHAI VAMJA,SHANTABEN SHAMBHUBHAI VAMJA,GORDHANBHAI SHAMBHUBHAI VAMJA,GAMGABEN SHAMBHUBHAI VAMJA,JAYABEN SHAMBHUBHAI VAMJA,RAVJIBHAI SHAMBHUBHAI VAMJA,KANKUBEN SHAMBHUBHAI VAMJA,MAGANBHAI SHAMBHUBHAI VAMJA,RADHABEN SHAMBHUBHAI VAMJA,PASIBEN SHAMBHUBHAI VAMJA,VITHALBHAI SHAMBHUBHAI VAMJA	,(MR PV HATHI)

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12699	FA/1582/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL GOVINDBHAI BECHARBHAI VAMJA,PRAGJI GOVINDBHAI,NISATBEN GOVINDBHAI,AMARSHI GOVINDBHAI,VALLABH GOVINDBHAI,RAMESH GOVINDBHAI,PREMILABEN GOVINDBHAI,KANTIBHAI GOVINDBHAI,ASHOKBHAI GOVINDBHAI	,RULE SERVED
12700	FA/1583/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASMATBHAI BHIKHABHA,DECD.SINCE DECD.THRU HIS HERIS & L.RS.,SHANTUBEN JASMATBHAI(DAUGHTER),JADAVBHAI JASMATBHAI(SON),RATNABHAI JASMATBHAI(SON),LAABHUBEN JASMATBHAI(DAUGHTER),JEENABAHI JASMATBHAI(SON),VELSHIBHAI JASMATBHAI(SON),VALLABHAI JASMATBHAI(SON),RAMBHABEN JASMATBHAI(DAUGHTER),JAYANTIBHAI JASMATBHAI(SON),ESABHAI JASMATBHAI,NAKABHAI JASMATBHAI,SURESHBHAI JASMATBHAI(SON)	,(MR PV HATHI)
12701	FA/1584/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI MANJIBHAI,	RULE SERVED
12702	FA/1585/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI PANCHABHAI,	RULE SERVED
12703	FA/1586/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI PANCHABHAI KORI,	RULE SERVED
12704	FA/1587/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI MADHABHAI,	RULE SERVED
12705	FA/1588/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KURJIBHAI JERAMBHAI (DECD THROLEGAL HEIRS),UJIBEN KURJIBHAI,GORDHAN KURJIBHAI,SAVJI KURJIBHAI,GAVUBEN KURJIBHAI,KANUBEN KURJIBHAI,MANABHAI KURJIBHAI,AMARSHIBHAI KURJIBHAI,GIRDHARBHAI KURJIBHAI,SANTOKBEN JERAMBHAI DELETED AS PER COURT ORDER	,DELETED,RULE SERVED
12706	FA/1589/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT HARILAL MEHTA,	RULE SERVED
12707	FA/1590/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAGHAVBHAI MADHABHAI,	RULE SERVED
12708	FA/1591/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI MADHABHAI,	RULE SERVED
12709	FA/1592/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI MADHABHAI,	RULE SERVED
12710	FA/1593/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI NARANBHAI,	RULE SERVED
12711	FA/1594/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI MERAMBHAI DECD. THROHIS HERIS-,MAGJIBEN NARANBHAI,GORDHANBHAI NARANBHAI,KASUBEN NARANBHAI,NISATBEN NARANBHAI,VIJUBEN NARANBHAI,TAKHUBEN NARANBHAI	,RULE SERVED
12712	FA/1595/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KURJIBHAI JERAMBHAI,	RULE SERVED
12713	FA/1596/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI NAGJIBHAI,	RULE SERVED
12714	FA/1597/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI SURABHAI,	RULE SERVED
12715	FA/1598/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI PANCHABHAI KORI,	RULE SERVED

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12716	FA/1599/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. VASABHAI BHUTABHAI,SMT. JABUBEN VASABHAI,NISATBEN VASABHAI,NATHUBEN VASABHAI,RADHUBEN VASABHAI,RAJUBEN VASABHAI,LILIBEN VASABHAI	,RULE SERVED
12717	FA/1600/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI KURJIBHAI,SHANABHAI KURJIBHAI	RULE SERVED
12718	FA/1601/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI DEVJIBHAI DECD.THROUGH THE LRS,MAGAJIBEN MANJIBHAI,RAVJIBHAI MANJIBHAI,VALLABHBHAI MANJIBHAI,KANUBHAI MANJIBHAI,BHARATBHAI MANJIBHAI,SAVITABEN MANJIBHAI,FOTRIBEN MAJIBHAI	,(MR PV HATHI)
12719	FA/1602/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAMBHAI NAGJIBHAI,	RULE SERVED
12720	FA/1603/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKABHAI MERAABHAI (DECD. THRO LEGAL HEIRS),NANDUBEN UKABHAI,KANTUBEN UKABHAI,KHIMJIBHAI UKABHAI,PRAVINBHAI UKABHAI,JAYANTIBHAI UKABHAI,SHARDABEN UKABHAI	,RULE SERVED
12721	FA/1604/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAJABHAI VAJABHAI,MOGHIBEN VAJABHAI	RULE SERVED
12722	FA/1605/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN SHAMJIBHAI,	RULE SERVED
12723	FA/1606/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVRAJBHAI DHANJIBHAI,	RULE SERVED
12724	FA/1607/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALKUBHAI AAPABHAI,RAJUBEN AAPABHAI	RULE SERVED
12725	FA/1608/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI MESAMBHAI,KESHAVBHAI MESAMBHAI	RULE SERVED
12726	FA/1609/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI DAYABHAI,	RULE SERVED
12727	FA/1610/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SMT. PANCHUBEN KHODABHAI,	RULE SERVED
12728	FA/1611/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI NAGJIBHAI,JENTIBHAI NAGJIBHAI	RULE SERVED
12729	FA/1612/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI DAMJIBHAI,	RULE SERVED
12730	FA/1613/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHORABHAI MERAMBHAI,SAMJUBEN BHORABHAI,NAJBHAI BHORABHAI,MADHUBEN BHORABHAI,BHUPATBHAI BORABHAI,BALCHANDBHAI BHORABHAI,DHIRUBHAI BHORABHAI,HANSABEN BHORABHAI,MANJUBEN BHORABHAI,MANSUKHBHAI BHORABHAI	,RULE SERVED
12731	FA/1614/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADVABHAI NATHUBHAI (DECD. THRLEGAL HEIRS),VALLABHBHAI KADVABHAI,BALABHAI KADVABHAI	,RULE SERVED
12732	FA/1615/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOBARBHAI HIRABHAI,	RULE SERVED
12733	FA/1616/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHALBHAI NANJIBHAI,NANJIBHAI KALABHAI	RULE SERVED
12734	FA/1617/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	URJABEN LAXMANBHAI,	RULE SERVED

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12735	FA/1618/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI LAKHMANBHAI,POPATBHAI LAKHMANBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,RAMESHBHAI POPATBHAI,SON.,JAYANTIBHAI POPATBHAI,SON.,MANISHBHAI POPATBHAI,SON.,LILIBEN POPATBHAI,DAUGHTER.,CHAKUBEN POPATBHAI,DAUGHTER.,PRABHABEN POPATBHAI,DAUGHTER.,BABUBHAI LAKHMANBHAI,VALABHAI LAKHMANBHAI,KARSHANBHAI LAKHMANBHAI,TRIKAMBHAI LAKHMANBHAI	,UNSERVED EXPIRED (R), (MR PV HATHI)
12736	FA/1619/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHOHABHAI BHANABHAI,SAMJUBEN BHANABHAI,SMT. AMBABEN BHANABHAI	RULE SERVED
12737	FA/1620/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI MANJIBHAI,MANJIBHAI DEVJIBHAI,RANCHHODBHAI MADHABHAI,KURJIBHAI JERAMBHAI	RULE SERVED
12738	FA/1621/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRABHAI UKABHAI (DECD. THRO LEGAL HEIRS),SONABAI VIRABHAI,SINCE DECEASETHRO'HER HEIRS & LRS.,VAJSUR VIRABHAI,KHAMUBEN VIRABHAI,RAVATBHAI VIRABHAI,SHARDABEN VIRABHAI,INDUBEN VIRABHAI,VASUBHAI,SON.,AMUBEN,DAUGHTER.,RAVATBHAI,SON.,SARDABEN,DAUGHTER.,INDUBEN,DAUGHTER.	,RULE SERVED,UNSERVED EXPIRED (R),(MR PV HATHI)
12739	FA/1622/2003	09/10/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI DEVJIBHAI, SINCE DECD. THROUGH HIS HEIRS,MAGAJIBEN MANJIBHAI,RAVJIBHAI MANJIBHAI,VALLABHBHAI MANJIBHAI,KANUBHAI MANJIBHAI,BHARATBHAI MANJIBHAI,SAVITABEN MANJIBHAI,FOTARIBEN MANJIBHAI	,MS KHYATI P HATHI
12740	FA/1625/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	CHHAGANBHAI FATUBHAI BHAIDIYA [BHIL],SHANIBEN CHHAGANBHAI BHAIDIYA(MINOR),MUKESHBHAI CHHAGANBHAI BHAIDIYA(MINOR),LILABEN CHHAGANBHAI BHAIDIYA(MINOR),RAKESHBHAI CHHAGANBHAI BHAIDIYA (MINOR),DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
12741	FA/1626/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	UGARSING BHURUBHAI BHILALA [BHIL],MANGATIBEN UGARSING BHILALA [BHIL],DELETED.,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE SERVED,MR MTM HAKIM
12742	FA/1627/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VESTABHAI KAGARIYABHAI MEDA [BHIL],MINOR SHANKARIYABHAI VESTABHAIMEDA THRO RESP. NO.1,DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
12743	FA/1628/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SANBAI DUNGARIYABHAI MEDA [BHIL],DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE SERVED,MR MTM HAKIM
12744	FA/1629/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VESTABHAI KAGADIYABHAI MEDA [BHIL],DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE SERVED,MR MTM HAKIM
12745	FA/1630/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DHOKALIYABHAI SAGARIYABHAI MEDA [BHIL],DINKIBEN DHOKALIYABHAI MEDA,DELETED,SUBHAJITSING NARENDRASING @ BAHADURING RAJPUT	,NOTICE SERVED,MR MTM HAKIM
12746	FA/1631/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	CHHAGANBHAI FATUBHAI BHAIDIYA [BHIL],DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE SERVED,MR MTM HAKIM

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12747	FA/1632/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DHOKALIYABHAI SAGARIYABHAI MEDA [BHIL],DINKIBEN D. MEDA,DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE SERVED,MR MTM HAKIM
12748	FA/1633/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DASHRIBEN WD/O KHORBAN DHOLIYANAYAKA BHIL,RAMESH KHORBAN DHOLIYA NAYAKA BHIL,LALIBEN KHORBAN DHOLIYA NAYAKA BHIL (MINOR),KANSING KHORBAN DHOLIYA NAYAKA BHIL (MINOR),SUJALIBEN KHORBAN DHOLIYA NAYAKA BHIL(MINOR),DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
12749	FA/1634/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KELIBEN WD/O KHUMANSING GAMJIBHAI NAYAKA BHIL,MANGABHAI KHUMANSING NAYAKA BHIL (MINOR),GUJIBEN KHUMANSING NAYAKA BHIL (MINOR),ANTIBEN KHUMANSING NAYAKA BHIL (MINOR),REMLIBEN KHUMANSING (MINOR),AHARSING KUMANSING NAYANKAA BHIL (MINOR),DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
12750	FA/1635/2003	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BACHALIBEN MANUSAHERI NAYAKA BHIL,DELETED,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT	,NOTICE SERVED,MR MTM HAKIM
12751	FA/1657/2003	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	JASHUBEN LIMBABHAI BHARWAD, WD/O DECD.LEMBABHAI THOBABHAI,THOBABHAI JIVABHAI BHARWAD,MURIBEN THOBABHAI BHARWAD,RAMABHAI K VADI,UNITED INDIA INSURANCE CO LTD.,NITINKUMAR SHANTILAL SHAH	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
12752	FA/1658/2003	30/04/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	MOGHABHAI @ NOGHABHAI BHARWAD,GIGABHAI MOGHABHAI @ NOGHABHAIBHARWAD,HAMIRBHAI MOGHABHAI @ NOGABHAI BHARWAD,RAMABHAI K VADI,UNITED INDIA INSURANCE CO LTD.,NITINKUMAR SHANTILAL SHAH	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
12753	FA/1661/2003	28/03/2012	UNION OF INDIA,WESTERN RAILWAY DIESEL FOREMAN,PRAKASH J BARAIYA	MR MUKESH A PATEL	STELLA PARESHKUMAR CHRISTIAN,	NOTICE SERVED,MR ASHUTOSH R BHATT
12754	FA/1688/2003	27/02/2015	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	GORDANBHAI ARJANBHAI HARIJAN,ARJANBHAI AMRABHAI CHAVDA	MS HINA DESAI,MS PRERANA A PANDEY,MR VIPUL A SHAH,HCLS COMMITTEE
12755	FA/1692/2003	31/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	HASUBEN ALIAS KUMUDBEN WD/O DAHYABHAI (DELETED),PIYUSHKUMAR DAHYABHAI SHAH,RAKESHKUMAR DAHYABHAI SHAH,PREMBHAI CHHANABHAI AHIR (DELETED)	DELETED,MR RR MARSHALL,MR ADIL R MIRZA
12756	FA/1696/2003	23/11/2015	OMPRAKASH ARORA,	MR SANDIP C SHAH	KINJAL BIPINKUMAR PANCHAL. [MINOR.],ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,MR JB DASTOOR,MR SHASHIKANT S GADE
12757	FA/1698/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HARESHBHAI DAHYABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12758	FA/1699/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHRADHHABEN PRABHUDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12759	FA/1700/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL BHARATKUMAR CHANDUBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12760	FA/1701/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MOTIBHAI MADHAVBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12761	FA/1702/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL CHANDRAKANT VITTHALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12762	FA/1703/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KAMLABEN NAROTTAMDAS - THRO' P.O.A. DAHYABHAI JESANGBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12763	FA/1704/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL RAVJIBHAI PUNJABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12764	FA/1705/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL SHANTABEN MANILAL,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12765	FA/1706/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MAHESHBHAI VITTHALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12766	FA/1707/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL PANKAJKUMAR RAMANLAL,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12767	FA/1708/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL DAHYIBEN SHIVABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12768	FA/1709/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANCHALBEN PRAGJIBHAI (DECD. THOR LEGAL HEIRS),DAHYABHAI PRAGJIBHAI,EXECUTIVE ENGINEER	,RULE SERVED,MR NILESH M SHAH
12769	FA/1710/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VASAVA DAHYABHAI VITTHALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12770	FA/1711/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DHARMENDRABHAI PRAVINBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12771	FA/1712/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANCHALBEN MOTHIBHAI (DECD THRO LEGAL HEIRS),EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12772	FA/1713/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL THAKOREBHAI JESANGBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12773	FA/1714/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL HITENDAKUMAR PRABHUDAS,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH
12774	FA/1716/2003	16/04/2012	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	NAGRAJ BUDHALAL PAVAR,BANSIDHAR GANGARAM RAJPUT (DELETED AS PER COURT ORDER,KABIRMOHAMMAD SUMIRMOHAMMAD PATHAN	DELETED,RULE SERVED,MR EE SAIYED,MR BHARAT BHAVSAR
12775	FA/1718/2003	03/02/2016	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	WIND ENERGY PRODUCERS ASSO.,	MR GM JOSHI
12776	FA/1719/2003	03/02/2016	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	INDIAN WIND ENERGY ASSO.,	M/S TRIVEDI & GUPTA
12777	FA/1720/2003	03/02/2016	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	VISHAL MALLEABLE LTD.,	
12778	FA/1721/2003	03/02/2016	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	ANTIFRICTION BEARING CORP.LTD.,	
12779	FA/1722/2003	03/02/2016	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	MIPCO SEAMLESS RINGS (GUJARAT)LTD.,	
12780	FA/1726/2003	06/09/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SALMABIBI FAZALBAL MOGHUL,MINOR SHAHEELBANU FAZALBHAI MOGHUL,MINOR MOMIZABANU FAZALBHAI MOGHUL,MINOR AFZALBHAI FAZALBHAI MOGHUL,MINOR RIZVANABANU FAZALBHAI MOGHUL,MINOR SAJIYABANU FAZALBHAI MOGHUL,CHANDRIKABEN S PANCHAL	NOTICE SERVED,MR HEMANT S SHAH
12781	FA/1727/2003	27/07/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MADHUBEN MAGANBHAI PATEL,ABDUL RAHIM SIKANDAR PATHAN	NOTICE SERVED,MR ASHUTOSH R BHATT
12782	FA/1730/2003	27/04/2011	ASHOKBHAI MOHANLAL PANCHAL,	MR SANDIP C SHAH	HASANBHAI BUNDUBHAI SAIYED DELETED CT.ORDER DTD.10-04-12,JAYKISHAN GOVINDRAM BANVARI DELETED,NATIONAL INSURANCE CO LTD	NOTICE SERVED,DELETED,MR NK MAJMUDAR

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12783	FA/1735/2003	02/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR HEMANT S SHAH	MITHIBEN PRABHUBHAI VAGHRI,MALABHAI JENABHAI BHALIYA UNSERVED EXPIRED (DELETED),CHHAGANBHAI REVABHAI BHARWAD,DILUBHA MERUBHA WALA,UNITED INDIA INSURANCE CO.LTD	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI
12784	FA/1739/2003	01/10/2012	CHAUDHARI MONGHIBEN WD/O CHEMARBHAI REVABHAI,CHAUDHARI JAMEBEN WD/O DAHYABHAI GHEMARBHAI,CHAUDHARI NARAYANBHAI GHEMARBHAI	(MR MOHANBHAI DESAI)	G.S.R.T.C.,	NOTICE SERVED,MRS VASAVDATTA BHATT
12785	FA/1740/2003	16/03/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	DALUBHAI MANGABHAI PATEL,DHANSUKH JAGUBHAI,MOHAMMED HANIF ABDUL RAHIM MADARA	NOTICE SERVED,DELETED,MR RUTVIJ M BHATT
12786	FA/1741/2003	17/04/2012	BHAVNABEN BABUBHAI GOSAI,	MR PRAVIN GONDALIYA	EAGLE TRAVEL AGENCY,ISHWARBHAI SHANKERBHAI KOLI,DADUBHAI BHAGUBHAI KOLI DEL.CT.ORD.DTD.26-3-2012,KANJIBHAI DARBAR,HASMUKHBHAI MANIBHAI CHAVDIA,NEW INDIA INSURANCE CO. LTD,CHELABHAI GIGABHAI CHANU (BHAGAT),NEW INDIA INSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY RPAD (R),SERVED BY AFFIX. (R),MR NAGESH C SOOD
12787	FA/1742/2003	02/07/2009	MINOR AMRUT DHARMSHIBHAI,GAURIBEN DHANJIBHAI PATEL,DHANJIBHAI PARSHOTTAMBHAI PATEL	MR MA PAREKH	GHANSHYAMBHAI TAPUBHA JADEJA (DELETED),GSRTC,SHARDABEN WD/O VALLABHBHAI DHANJIBHAI PATEL	,RULE SERVED,MS ROOPAL R PATEL
12788	FA/1743/2003	07/08/2012	GULAMNABI MOHAMMED ALI VORA,	MR SHAKEEL A QURESHI	ABDULGANI @ GULAMNABI SHETH,AHMEDBHAI MOHAMMEDBHAI SHAIKH,NATIONAL INSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI
12789	FA/1748/2003	26/11/2015	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	RENUKABEN WD/O GHANSHYANBHAI PARSOTTAMBHAI BHAVSAR,VIPUL GHANSHAMBHAI BHAVSAR,SANDIP GHANSHYAMBHAI BHAVSAR,HETAL GHANSHAYMBHAI BHAVSAR,GORDHANBHAI BHANJIBHAI BRAHMAN(ABOTI),RAMJIBHAI MULJIBHAI JOSHI,INDIRABEN WD/O MEGHRAJBHAI KHEMABHAI PATEL,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX. (R),MR AJAY R MEHTA,MR MP PRAJAPATI
12790	FA/1749/2003	26/11/2015	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	GEETABEN WD/O NAVINKUMAR DEVENDRAPRASAD SHARMA,MINOR ANURADHA NAVINKUMAR SHARMA THRO' GEETABEN,KANTABEN DEVENDRAPRASAD SHARMA,GORDHANBHAI BHANJIBHAI SHARMA,RAMJIBHAI MULJIBHAI JOSHI,INDIRABEN WD/O MEGHRAJBHAI KHEMABHAI PATEL,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR AJAY R MEHTA,MR MP PRAJAPATI,DHARMESH D NANAVATY
12791	FA/1754/2003	28/06/2017	RAMESHBHAI BHIKHUBHAI DUBE,	MR DIPAK R DAVE	MAHAVEER DYING & PRINTING MILLS PVT. LTD,NEW INDIA INSRUANCE CO. LTD	M/S TRIVEDI & GUPTA,MR PALAK H THAKKAR
12792	FA/1776/2003	19/07/2016	RAJENDRASING MAHENDRASING,JASWANTSING SUNDERSING	MR DHAVAL SHAH	BHARATKUMAR CHIMANLAL PRAJAPATI,VISHNUPRASAD CHIMANLAL PRAJAPATI HEIR & LEGAL REPRESENTATIVES,DECEASED MANJULABEN VISHNUPRASAD PRAJAPATI (DELETED),HITESHBHAI VISHNUPRASAD PRAJAPATI,KETANBHAI VISHNUPRASAD PRAJAPATI,RAMPRASAD CHIMANLAL PRAJAPATI,DHIRAJKUMAR CHIMANLAL PRAJAPATI,NAVINKUMAR CHIMANLAL PRAJAPATI,PADMABEN D/O CHIMANLAL PRAJAPATI,CHANDRAKANTABEN D/O CHIMANLAL PRAJAPATI LEGAL HEIRS OF DECEASED,VASUDEVBHAI DALWADI,AMRISHBHAI DALWADI,SUREKHABEN CHIMANLAL PRAJAPATI	NOTICE NOT RECD BACK,DELETED,REFUSED SERVED (R)(70),MR SHAKTI S JADEJA
12793	FA/1778/2003	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	GORDHARBHAI DESAIBHAI SOLANKI,EXECUTIVE ENGINEER	RULE SERVED

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12794	FA/1779/2003	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL RAMABHAI TRIBHOVANDAS,EXECUTIVE ENGINEER	RULE SERVED
12795	FA/1780/2003	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	DAHIBEN CHHOTABHAI SINCE DECD THRO' HIS HEIRS,MAGANBHAI CHHOTABHAI SINCE DECD. THRO' HIS HEIRS,MADHUBEN MAGANBHAI,MAHESHBHAI MAGANBHAI,VIJAYBHAI MAGANBHAI,GITABEN MAGANBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12796	FA/1781/2003	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BAKORBHAI ZAVERBHAI SINCE DECD THRO' HIS HEIRS,SOLANKI KESHARBHAI BAAKORBHAI,LALLUBHAI BAKORBHAI SOLANKI,SOLANKI SHANABHAI BAKORBHAI,EXECUTIVE ENGINEER	,RULE SERVED
12797	FA/1792/2003	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ISSA MAHAMED PATEL DEC. THROUGH LRS.,HALIMABIBI WD/O PATEL ISSA MAHAMED,ADAMBHAI ISSABHAI PATEL,HAKIMBHAI ISSABHAI PATEL,RAIDABEN ISSABHAI PATEL,SIBEDABEN ISSABHAI PATEL,IDRISH ISSABHAI PATEL,SIJEDABIBI ISSABHAI PATEL,MAYEDABIBI ISSABHAI PATEL,ANISABIBI ISSABHAI PATEL,SALIMBHAI ISSABHAI PATEL	
12798	FA/1793/2003	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAHAMED S/O DECD. IBRAHIM DOKILA,YAKUB KARIM CHAND DECD.THROGH HEIRS,HAJIYANI FATIMA WD/O YAKUB KARIM CHAND,ABDUL GAFAR HAJI YAKUB KARIM CHAND,ABDUL KARIM HAJI YAKIBBHAI KARIM,YUNUSBHAI HAJI YAKUBBHAI CHAND,ASLAM HAJI YAKUBBHAI CHAND,DAOOD HAJI YAKUBBHAI CHAND,RASHIDA HAJI YAKUBBHAI CHAND,ANISA HAJI YAKUBBHAI CHAND	,MR MEHUL S SHAH,(MR SURESHM SHAH)
12799	FA/1794/2003	23/11/2011	ARVINKUMAR MANILAL PATEL DECD.THR'HEIRS & L.R.,MINOR AKASHKUMAR ARVINDKUMAR PATEL,BHAVNABEN ARVINDBHAI PATEL,MINABEN MANILAL PATEL,MANILAL PARSHOTTAMDAS PATEL	MR SHAKEEL A QURESHI	BHOGILAL GOVINDBHAI PATEL,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
12800	FA/1798/2003	06/06/2016	PATEL RAMANBHAI HIRABHAI,	MR SUNIL K SHAH	PUNJAB TRAVELS,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RITURAJ M MEENA
12801	FA/1799/2003	07/03/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	DINESHBHAI DAHYABHAI DHANANI,ALLARAKHA ABDULBHAI CHAUHAN DELETED CT.ORDER DTD.02-03-12.,GSRTC,DECD.GOBARBHAI DHARMASIBHAI KOLI'S LEGAL HEIRS,LABHUBEN GOBARBHAI,HASMUKHBHAI GOBARBHAI,VINODBHAI GOBARBHAI,RAMESHBHAI GOBARBHAI	,NOTICE SERVED,DELETED,MR HARESH J TRIVEDI,MR DIVYESH SEJPAL
12802	FA/1800/2003	07/03/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	DIWALIBEN VALJIBHAI DECD HEIRS PATEL MANJIBHAI VALJI,BHARATBHAI VALJIBHAI DHAMELIA,ALLARAKHA ABDULBHAI CHAUHAN,GUJARAT STATE ROAD TRANSPORT,DECD. GOBARBHAI DHARMASHIBHAI KOLI'S LEGAL HEIRS,LABHUBEN GOBARBHAI,HASMUKHBHAI GOBARBHAI,VINODBHAI GOBARBHAI,RAMESHBHAI GOBARBHAI	,NOTICE SERVED,DELETED,MR HARESH J TRIVEDI
12803	FA/1801/2003	07/03/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	AMBABHAI RAMBHAI DHANANI THR'LEGAL HEIRS,DIWALIBEN AMBABHAI,SHAMBHUBHAI AMBABHAI,PRAVINBHAI AMBABHAI,ALLARAKHA ABDULBHAI CHAUHAN,GSRTC,DECD.GOBARBHAI DHARMASIBHAI KOLI'S LEGAL HEIRS,LABHUBEN GOBARBHAI,HASMUKHBHAI GOBARBHAI,VINODBHAI GOBARBHAI,RAMESHBHAI GOBARBHAI	,NOTICE SERVED,DELETED,MR HARESH J TRIVEDI
12804	FA/1802/2003	07/03/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	MANUBHAI RAVJIBHAI DHANANI,ALLARAKHA ABDULBHAI CHAUHAN,GSRTC,DECD.GOBARBHAI DHARMASIBHAI KOLI'S LEGAL HEIRS,LABHUBEN GOBARBHAI,HASMUKHBHAI GOBARBHAI,VINODBHAI GOBARBHAI,RAMESHBHAI GOBARBHAI	,NOTICE SERVED,DELETED,MR HARESH J TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12805	FA/1804/2003	05/09/2008	VIDYADEVI W/O DECD. RAMSAJIVANA RADHESHYAM,MINOR DHARMEDNRA RAMSAJIVAN A RADHESHYAM,MINOR KAILASH RAMSAJIVAN A RADHEDHYAM,MINOR GURIYA RAMSAJIVAN A RADHESHYAM,HARIHAR BHAGWATI PRASAD,SHYAMADEVI HARIHAR PRASAD	MR KR KOSHTI	MUNTEX DYING & PRINTING WORKS,	THAKKAR AND PAHWA ADVOCATES
12806	FA/1808/2003	01/09/2016	DHANJIBHAI PITAMBARDAS GORAJIA,SHARDABEN DHANJIBHAI GORAJIA	NOTICE UNSERVED,MR SANDIP C SHAH	DIPAKKUMAR DEVJIBHAI DHANDHUKIA,BALAKSING TEJSING JAT,INDRARAJ KHAYATI (MISTRI),THE NATIONAL INSURANCE CO.LTD.,JAGJIVANDAS JIVABHAI KHODAKIA,GUNVANTBHAI JAGJIVANDAS KHODAKIA,ALPESHKUMAR GUNVANTBHAI KHODAKIA,THE NATIONAL INSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),(MR MAULIK J SHELAT),(MR JAYANTI K THORIA)
12807	FA/1809/2003	01/09/2016	DHANJIBHAI PITAMBARDAS GORAJIA,SHARDABEN DHANJIBHAI GORAJIA	NOTICE UNSERVED,MR SANDIP C SHAH	PARMANAND MANJIBHAI BAROLIA,BALAKSING TEJSING JAT,INDRARAJ KHAYATI (MISTRI),THE NATIONAL INSURANCE CO.LTD.,JAGJIVANDAS JIVABHAI KHODAKIA,GUNVANTBHAI JAGJIVANDAS KHODAKIA,ALPESHKUMAR GUNVANTBHAI KHODAKIA,THE NATIONAL INSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),(MR MAULIK J SHELAT)
12808	FA/1810/2003	24/02/2020	KASAMMIYA HUSENMIYA CHAUHAN. DECD.THR'HEIRS & L.R.,AMINABEN WD/O KASAMMIYA HUSENMIYA CHAUHAN,SHAMIMBEN D/OKASAMMIYA HUSENMIYA CHAUHAN,MOHMAD YUNUS KASAMMIYA CHAUHAN,JAHEDABEN KASAMMIYA CHAUHAN,SUFIYABEN KASAMMIYA CHAUHAN,WAHEEDABEN KASAMMIYA CHAUHAN,MOHAMMED FARUKH KASAMMIYA CHAUHAN,MOHAMMED RIZVAN KASAMMIYA CHAUHAN,MEHMOODMIYA HUSENMIYA	MR YATIN SONI	RATILAL BHOGILAL SHAH,SHARDABEN WD/O KANTILAL MOTILAL KADIA,RAMESHCHANDRA KANTILAL KADIA,RAJENDRA KANTILAL KADIA,VINOD KANTILAL KADIA,PRAKASH KANTILAL KADIA,SHAILESH KANTILAL KADIA,KOKILABEN D/O KANTILAL MOTILAL KADIA,URMILABEN D/O KANTILAL MOTILAL KADIA,RADHABEN D/O KANTILAL MOTILAL KADIA	RULE SERVED,MR SAURABH M PATEL
12809	FA/1840/2003	19/04/2012	KHANDUBHAI JIVABHAI PATEL,	MR ZUBIN F BHARDA	CHANDRAKANT VITTHALBHAI PATEL,UNITED INSURANCE CO LTD.	RULE SERVED,MR RAJNI H MEHTA
12810	FA/1841/2003	26/10/2015	UNITED INDIA INSRUACE CO. LTD,ORIENTAL INSURANCE CO. LTD	MR RAJNI H MEHTA	KANTABEN W/O VALLABHBHAI AMBALAL PATEL,KALPESHBHAI VALLABHBHAI,JAVNIKABEN VALLABHBAI PATEL,SHAHIBRAM GANGARAM,PABUDANSINH HARISINH RAJPUROHIT	NOTICE SERVED,DELETED,MR HM PARIKH,MR.HEMANG H PARIKH
12811	FA/1842/2003	02/05/2019	JINABHAI RANCHHODBHAI KOLI, DECD.THRO'HIS HEIRS,JIKUBEN JINABHAI KOLI,ASHOK JINABHA KOLI	MR GM JOSHI	SORAB BASIRKHAN [DELETED],HAJIBHAI BACHUBHAI [DELETED],NEW INDIA ASSURANCE CO.LTD.,DALJITSINGH,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS LILU K BHAYA
12812	FA/1844/2003	07/10/2015	REGIONAL DIRECTOR,	MR HEMANT S SHAH	SHAH ENGINEERS,	RULE SERVED
12813	FA/1872/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	NAI SITABEN BABABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
12814	FA/1873/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PRAHALADBHAI KESHAVLAL PATEL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
12815	FA/1874/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMESHBHAI SHANKARDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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12816	FA/1875/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL DASHARATHBHAI KARSHAN- BHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
12817	FA/1876/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	SURVABEN BABULAL NAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
12818	FA/1877/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL SHAMBHUDAS OTAMDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
12819	FA/1878/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATHAN NIZAMKHA KESHARKHA,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
12820	FA/1879/2003	22/01/2014	GENERAL MANAGER,	MR RR MARSHALL	NAI JAYANTILAL NATHALAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
12821	FA/1887/2003	20/06/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMESHCHANDRA DEVILAL MAHAVAR,DR.JAYPRAKASH BHATT,D.KETAN B DHOLAKIA,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR AMARNATH M BHATT,MS SD RAMI,(MR MAULIK J SHELAT)
12822	FA/1919/2003	25/02/2014	DEPUTY COLLECTOR & LAQ OFFICER,	GOVERNMENT PLEADER	ODHAVJI PREMJIBHAI,	MR VIMAL M PATEL
12823	FA/1941/2003	25/01/2018	NEW INDIA ASSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANCHANBEN WD/O JAYANTIBHAI M. PATEL,RUCHIR JAYANTIBHAI PATEL,KUNTIL JAYANTIBHAI PATEL,NISARG JAYANTIBHAI PATEL,NARMADABEN MOHANBHAI PATEL [DELETED.],MUKESHBHAI @ BHADRESH NATVARLAL SHAH,ANILKUMAR VALLABHBHAI PATEL,TEJSING JAYANARAYANSING KUSHBANU,DEVJIBHAI GOPALBHAI KHARIYA,DIAMOND TRANSPORT CO.	,NOTICE SERVED,SERVED BY AFFIX(N),MR BG PATEL,MR UI VYAS
12824	FA/1988/2003	04/09/2013	GANIBHAI USMANBHAI SHAIKH,	MR SACHIN D VASAVADA	DHALLABEN SOMABHAI PATNI,VINAY SOMABHAI PATNI	MRS NISHA M PARIKH
12825	FA/1990/2003	17/12/2013	NITILABEN WD/O RAJESHKUMAR MAGANLAL,	MR C P CHANIYARA	SIRAJNIR ABAMMIRKHAN,ABDUL AZIZ ABDULRAZAK DAMANWALA,UNITED INDIA INSURANCE CO LTD.,MAGANLAL BAVABHAI DESAI,KIRANKUMAR MAGANLAL DESAI	NOTICE SERVED,SERVED BY AFFIX(N),MR VIBHUTI NANAVATI
12826	FA/1998/2003	19/03/2013	ARVINDKUMAR SHIRURAM BHARVANI,ORIENTAL INSURANCE CO. LTD .	MR RAJNI H MEHTA	SUNITABEN JONBHAI PARMAR,ADVINA JONBHAI PARMAR,GANGABEN TRIKAMBHAI PARMAR	NOTICE SERVED,UNSERVED EXPIRED (N)
12827	FA/2000/2003	13/02/2014	SPEICAL LAND OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAJI ICHHAJI,	NOTICE SERVED
12828	FA/2001/2003	13/02/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHAVANBHAI JETHABHAI,TEJIBEN WD/O JETHABHAI,BABUBHAI BHAVANBHAI,DILIPBHAI BHAVANBHAI	,NOTICE SERVED
12829	FA/2017/2003	01/03/2012	UNITED INDIA INSURANCE CO. LTAD,	MS MEGHA JANI	MANGUBEN KANTIJI RAMJAJI THAKARDA,MANEKBEN KANTIJI RAMAJI,MANIBHAI KANTIJI RAMAJI,DHAYABHAI KANTIJI RAMAJI,BABUKHAN VJIRKHAN SHEKH	RULE SERVED,UNSERVED EXPIRED (R),MR JV JAPEE

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12830	FA/2018/2003	28/02/2019	GENERAL MANAGER,	MR MAHESHB BARIYA,MS ARCHANA U AMIN	NAYANABEN W/O LATE MAHESHKUMARCHIMANLAL @ CHUNILAL GANDHI,MINOR MIHIRKUMAR S/O LATE MAHESHKUMAR CHIMANLAL GANDHI,MINOR MITALI D/O LATE MAHESHKUMAR CHIMANLAL GANDHI,RUXMANIBEN M/O LATE MAHESHKUMAR CHIMANLAL,CHAIRMAN STATE TRANSPORT CORPORATION,AMRATLAL ATMARAM PARMAR	RULE UNSERVED,MR ZUBIN F BHARDA,MRS VASAVDATTA BHATT
12831	FA/2019/2003	23/04/2012	NATINOALINSURANCE CO. LTD.,	MS MEGHA JANI	UJIBEN RAMABHAI GAGIYA,SANTOKBEN MASRIBHAI GAGIYA,KARNA RAJSHI AHIR,VIJAY RAMNIKLAL BAROT	NOTICE SERVED,RULE SERVED,MS KRINA P CALLA,MR SP MAJMUDAR
12832	FA/2020/2003	23/10/2013	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE GUJARAT STATE,DISTRICT SUPERINTENDENT OF POLICE,MEHTA / HIS PREDECESSORS TRAFFIC POLICE INSPECTOR	GOVERNMENT PLEADER	CHANDRASINH JAYENDRASINH PARMAR,	MR PJ KANABAR
12833	FA/2131/2003	05/02/2019	BADARKHAN SARIFKHAN PATHAN,	MS MAYA S DESAI	MADANSINH NATHUSINH KUMPAVAT [DELETED.],JASHWANTSINH CHANDANSINGH PARMAR [DELETED.],PRAHLADJI BHAGAJI VIHOT,UNITED INDIA INSURANCE CO. LTD.,ABDULHAMID HAIDERSHAH,SHADRUDDING AMANVLLA KADRI @ BILAL	NOTICE SERVED,DELETED,MR PALAK H THAKKAR
12834	FA/2193/2003	18/06/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SHALIN N MEHTA	RAGHUVIRSINH HIMMATSINH (DECD. THRO LEGAL HEIRS),HIMMATSINH MADHAVSINH PARMAR,KHAMABA HIMMATSINH PARMAR,BHUPATBHAI HAKUBHAI PATVIR,,DASHRATHSINH BHAVANSINH RANA	,NOTICE SERVED,MR KIRTIDEV R DAVE
12835	FA/2194/2003	22/01/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DABHI GOBARJI CHANDAJI,SPECIAL LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
12836	FA/2195/2003	22/01/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DABHI HEMAJI SHIVAJI,SPECIAL LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
12837	FA/2196/2003	22/01/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DABHI MAHOTJI CHANDAJI,SPECIAL LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
12838	FA/2197/2003	22/01/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DABHI LAXMANJI MADHUJI,SPECIAL LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
12839	FA/2198/2003	22/01/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DABHI DHOLUJI SHIVAJI,SPECIAL LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
12840	FA/2199/2003	22/01/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DABHI GOVINDAJI CHUNDUJI,SPECIAL LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
12841	FA/2207/2003	23/07/2019	THE ORIENTAL INSURANCE CO.LTD.,	MS RV ACHARYA	VYAS PASHYANTIBEN WD/O MEHULKUMAR KANTILAL,MINOR VYAS RACHNABEN MEHULKUMAR THRO' RESP.1,MINOR VYAS ZINALBEN MEHULKUMARTHRO' RESP.NO.1,MINOR VYAS SHIVAM MEHULKUMAR THRO' RESP. NO.1,VYAS KANTABEN KANTILAL,PUNJAB TRAVELS COMPANY	MR ND GOHIL,THAKKAR AND PAHWA ADVOCATES
12842	FA/2208/2003	09/01/2014	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL KASHIRAM BECHARDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
12843	FA/2209/2003	09/01/2014	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL RANCHHODBHAI JOITARAM,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
12844	FA/2210/2003	09/01/2014	DY.GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL HIRABHAI NARANDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI

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12845	FA/2211/2003	08/12/2010	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL REVABHAI MOHANDAS,PATEL AMBALAL MOHANDAS,PATEL NATUVERBHAI CHATURDAS,PATEL DASHRATBHAI CHATURDAS,PATEL REVABHAI MOHANDAS,SPECIAL LAQ OFFICER	RULE SERVED,RULE UNSERVED,MR AV PRAJAPATI
12846	FA/2212/2003	08/12/2010	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	PRAJAPATI SHIVABHAI PITAMBER- DAS SINCE DECD. THRO' HEIRS,RAMABHAI SHIVABHAI PRAJAPATI,SPECIAL LAQ OFFICER	,RULE SERVED,MR AV PRAJAPATI
12847	FA/2285/2003	19/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	PETHA RAMJI MYATRA,F/O MULJI @ BABU PETHA MYATRA,DHANUBAI PETHA MYATRA,M/O LATE MULJI @ BABU PETHA MYATRA,SHAMBHU PETHA MYATRA,B/O MULJI@ BABU PETHA MYATRA,DRIVER OF TRUCK NO.HR 38-9645 NOT KNOWN,SEEMA DHARMBIR KALRA,DEVDAN DAYA AYAR,VELA SEJU AYAR,NEW INDIA ASSURANCE CO LTD.	
12848	FA/2291/2003	29/10/2015	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	SALIYABAI ABDEREHMAN JAT,MITHAYA ABDEREHMAN JAT,SUMAR ABDEREHMAN JAT MINOR,MUSA ABDEREHMAN JAT MINOR,LATIF ABDEREHMAN JAT MINOR,ABDUL ABUBAKARA,KANTILAL SHAMJI PATEL	NOTICE SERVED,(MR KAMLESH B MEHTA),MR.HIREN M MODI
12849	FA/2292/2003	02/07/2013	K D RESORT,	MR SK PATEL	K T NANAINH DECD.THROUGH THE LRS,VIPIN N KORANDA,KUSUM N KORANDA	MR KIRTIDEV R DAVE
12850	FA/2297/2003	30/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN MOR,	MR AMAR D MITHANI
12851	FA/2305/2003	08/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	PATEL SOMABHAI PARSHOTTAMDAS DECD.THR'HEIRS,PATEL RANCHHODBHAI SOMABHAI,PATEL AMRUTLAL SOMABHAI,PATEL JAYANTILAL SOMABHAI,PATEL KIRTIBHAI SOMABHAI,PATEL USHABEN SOMABHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER,(MR A J PATEL)
12852	FA/2309/2003	06/09/2013	BAPUBHA KUMBHAJI JADEJA,	MR MP SHAH,MS. KRUTI M SHAH	MAHENRASINGH ODHUBHA JADEJA,BHAILAL JAGJIVANDAS KOTECHA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
12853	FA/2324/2003	13/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	PATEL DAHYABHAI RANCHHODDAS,CHUNILAL RANCHHODDAS PATEL,ICHHABEN RANCHHODDAS PATEL,THE SPL. LAND ACQ. OFFICER	RULE SERVED,MR JAL S. UNWALLA
12854	FA/2325/2003	13/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	DAHYABHAI RANCHHODDAS PATEL,PATEL CHUNILAL RANCHHODDAS,SPL. LAND ACQ. OFFICER	RULE SERVED
12855	FA/2326/2003	13/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	SOMABHAI UMEDBHAI,BHIKHABHAI CHHAGANBHAI,VASUBHAI CHHAGANBHAI,SPL. LAND ACQ. OFFICER	RULE SERVED,UNSERVED EXPIRED (R),MR JAL S. UNWALLA
12856	FA/2327/2003	13/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	GORDHANBHAI BHIKHABHAI PATEL,SPL. LAND ACQ. OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
12857	FA/2328/2003	09/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	THAKORE AMARAJI TALAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
12858	FA/2329/2003	09/12/2010	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	THAKORE LILAJI TALAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
12859	FA/2332/2003	27/02/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	NAYANBHAI MAGANBHAI,LAKHUBHAI JESINGBHAI,SURESHKUMAR GOVINDJI THAKAR	NOTICE SERVED
12860	FA/2333/2003	25/01/2011	THE PROJECT MANAGER,	MR RR MARSHALL	HIRABHAI KANJIBHAI CHAUDHARI,SHANKUBEN VAGHJIBHAI,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR JAL S. UNWALLA

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12861	FA/2334/2003	25/01/2011	THE PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI HARIBHAI MAVJIBHAI,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR JAL S. UNWALLA
12862	FA/2335/2003	25/01/2011	THE PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI HIRABHAI KANJIBHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR JAL S. UNWALLA
12863	FA/2336/2003	25/01/2011	THE PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI KANJIBHAI RASANGBHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR JAL S. UNWALLA
12864	FA/2337/2003	25/01/2011	THE PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI AMRUTBHAI VISABHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR JAL S. UNWALLA
12865	FA/2338/2003	25/01/2011	THE PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI HARIBHAI DALSANGBHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,MR JAL S. UNWALLA
12866	FA/2358/2003	10/09/2008	DEPUTY COLLECTOR LAND ACQ. OFFICER (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAM PREMJI,	MR UTPAL M PANCHAL
12867	FA/2367/2003	31/07/2012	JAYANTILAL DALPATBHAI PANCHAL,	MR DN PANDYA	HANIFBHAI ABDULBHAI,NAVINBHAI C PATEL,UNITED INDIA INSURANCE CO LTD.	RULE SERVED
12868	FA/2378/2003	28/09/2018	GUJARAT ELECTRICITY BOARD THRO' CHAIRMAN,EXECUTIVE ENGINEER,DY.ENGINEER	MR DIPAK R DAVE	AMRATLAL MOHANLAL AGHERA DECD.THR'HEIRS,RASILABEN AMRATLAL AGHERA,MINOR DIVYESH AMRATLAL AGHERA,MINOR MAYURBHAI AMRATLAL AGHERA,MURIBEN MOHANLAL AGHERA,MOHANBHAI PANCHANBHAI AGHERA	,MR PANKAJ R DESAI
12869	FA/2380/2003	24/02/2014	GSRTC,	MR HARDIK C RAWAL	R.N.PATEL,	MR KEYUR A VYAS,MR. ARCHIT P JANI
12870	FA/2398/2003	27/01/2017	VALABHIPUR GRAM PANCHAYAT,	NOTICE SERVED	MADHUBEN WD/O DINESHBHAI LALJIBHAI,MANJULABEN DINESHBHAI,GUJARAT ELECTRICITY BOARD	RULE NOT RECD BACK,MR DHARMESH V SHAH,MS LILU K BHAYA
12871	FA/2399/2003	19/01/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	BADHIBEN VELABHAI KHOD (RAJPUTM/O LATEL DINESH V KHOD,BHAVNABEN VELABHAI KHOD(MINOR)(RAJPUT) SISTER OF D V KHOD,MINOR SHANTIBEN VELABHAI KHOD (RAJPUT) SISTER OF D V KHOD,BABU HABHU CHAUHAN,SAMATBHAI BABUBHAI PARMAR	,RULE SERVED,SERVED BY AFFIX. (R),(MR SURESHM SHAH)
12872	FA/2400/2003	26/02/2015	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	ASHABEN B KSHTRIYA,	MR VIREN G DAVE
12873	FA/2404/2003	08/07/2011	AHMEDABAD MUNICIPAL CORP.,	NOTICE SERVED,MS JIRGA D JHAVERI	ASHABEN B KSHTRIYA,	MR VIREN G DAVE
12874	FA/2406/2003	09/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	CHAMPABEN NATWARLAL THAKKAR,PRAVINKUMAR NATWARLAL THAKKAR,SURESHKUMAR NATWARLAL THAKKAR,PRAVINKUMAR CHATURBHAI PATEL,ABDUL LATIF MOHAMEDHANIF,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR DAKSHESH MEHTA
12875	FA/2407/2003	09/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	USHABEN VINODKUMAR VITTHALDAS THAKKAR,BABO VINDOKUMAR THAKKAR THRO' RESP. NO.1,PRAVINKUMAR CHATURBHAI PATEL,ABDUL LATIF MOHAMEDHANIF,NATIONAL INSURANCE CO. LTD	RULE SERVED
12876	FA/2408/2003	09/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	SURESHKUMAR NATWARLAL THAKKAR,PRAVINKUMAR CHATURBHAI PATEL,ABDUL LATIF MOHAMEDHANIF,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12877	FA/2409/2003	09/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	LILABEN RAMESHLAL THAKKAR,PRAVINKUMAR CHATURBHAI PATEL,ABDUL LATIF MOHAMEDHANIF,NATIONAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
12878	FA/2410/2003	09/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	JAICHANDBHAI (DEC. THRO HEIRS)AMRUTBHAI SONI,MANJULABEN JAICHANDBHAI AMRUT-LAL,SAILESH JAICHANDBHAI SONI (MINOR),PANKAJ JAICHANDBHAI SONI (MINOR),JAISHRI JAICHANDBHAI SONI(MINOR),SIKHIBEN AMRATLAL SONI,PRAVINKUMAR CHATURBHAI PATEL,ABDUL LATIF MOHAMEDHANIF,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,MR DAKSHESH MEHTA
12879	FA/2413/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	SHAMBHUBHAI BHAVANBHAI,	MR C B UPADHYAYA
12880	FA/2414/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	GANGARAM JAYSHANKER,	MR C B UPADHYAYA
12881	FA/2415/2003	06/12/2010	STATE OF GUJARAT,SPEICAL LAND OFFICER	GOVERNMENT PLEADER	SHAMBHUBHAI GIRISHANKER,	MR C B UPADHYAYA
12882	FA/2416/2003	06/12/2010	STATE OF GUJARAT,SPECAIL LAND OFFICER	GOVERNMENT PLEADER	CHHAGANBHAI MURJIBHAI DECD.THROUGH THE LRS,DHANJIBHAI CHHAGANBHAI	
12883	FA/2417/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	NARBHERAM BHAVANBHAI,	RULE SERVED
12884	FA/2418/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	LAXMANBHAI JAYSHANKER DECD.THROUGH THE LRS,PREMBAIBEN LAXAMANBHAI	
12885	FA/2419/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	LABHSHANKER JAYSHANKER,	MR C B UPADHYAYA
12886	FA/2420/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	SHAMBHUBHAI BHAVANBHAI,MATHURBHAI BHAVANBHAI DECD.THROUGH THE LRS,JAGJIVANBHAI MATHURBHAI	,RULE SERVED
12887	FA/2421/2003	06/12/2010	STATE OF GUJARAT,SPEICAL LAND OFFICER	GOVERNMENT PLEADER	CHHANUBHA JIVUBHA,	MR C B UPADHYAYA
12888	FA/2422/2003	06/12/2010	STATE OF GUJARAT,SPECAIL LAND OFFICER	GOVERNMENT PLEADER	TAPUBHAI MURJIBHAI DECD.THROUGH THE LRS,LAKHMAN TAPU,CHUNIBHAI TAPU,PUNBAI LAXMAN TAPU	
12889	FA/2423/2003	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	KASHIRAM RAMJIBHAI SINCE DECD. THRO'HIS HEIRS,SUNDERJI KASIRAM,SHANTILAL KASIRAM,HARGOVIND KASIRAM	
12890	FA/2424/2003	22/02/2018	UNITED INDIA INSU. CO. LTD. NADIAD,	MR VIBHUTI NANAVATI	MULJIBHAI JIVABHAI ZALA (DELETED),AMRUTABEN PRAVINBHAI ZALA,MAHENDRABHAI PRAVINBHAI ZALA,NARENDRA PRAVINBHAI ZALA,JITENDRA PRAVINBHAI ZALA,JITSING CHHAGANSINGH CHAVDA,M/S. CARGO ESCORT'S PARTNER SHRI M.C.DAVE	,SERVED BY AFFIX(N),NOTICE UNSERVED,(MR PARESH M DARJI)
12891	FA/2428/2003	12/02/2014	PATEL VITHTHALBHAI AMTHABHAI,	MR YN RAVANI	STATE OF GUJARAT,REGISTRAR,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
12892	FA/2429/2003	12/02/2014	PATEL GANESHBHAI JETHABHAI,	MR YN RAVANI	STATE OF GUJARAT,REGISTRAR,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
12893	FA/2431/2003	11/04/2014	ATULKUMAR BHAILALBHAI SONI,	MR YV BRAHMBHATT	ABDUL AJIJKHAN KARIMKHANPATHAN(DELTED AS PER COURT'S ORDER),THE GENERAL MANAGER,PANKAJKUMAR PARSHOTTAMDAS PATEL,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR SUNIL B PARIKH
12894	FA/2434/2003	10/10/2016	GUJARAT STATE ROAD TRANSORT CORPORATION,	MRS VASAVDATTA BHATT	LABHUBEN WD/O MANUBHAI VIRJIBHAI SAVALIA,KINJALBEN D/O MANUBHAI VRJIBHAI(MINOR),ARTIBEN D/O MANUBHAI VIRJIBHAI (MINOR),TARANKUMAR S/O MANUBHAI VIRJIBHAI (MINOR),KISHORE JIVABHAI RAJPUT,ORIENTAL INSURANCE CO. LTD,HIMMATBHAI PATEL	RULE SERVED,RULE SERVED BY DS,(MR MAULIK J SHELAT)

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12895	FA/2435/2003	10/10/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DILIP GOVINDLAL SHAH,MRUGESH DILIPBHAI SHAH (MINOR)THRO'HIS GUARDIAN DILIP G.SHAH,KISHORE JIVABHAI RAJPUT,ORIENTAL INSURANCE CO.LTD.,HIMMATBHAI PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
12896	FA/2436/2003	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DHIRAJLALKANJIBHAI RAKHOLIYA,SHARDABEN DHIRAJLAL RAKHOLIYA,KISHORE JIVABHAI RAJPUT,ORIENTAL INSURANCE CO.LTD.,HIMMATBHAI PATEL	NOTICE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
12897	FA/2437/2003	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DILIP GOVINDLAL SHAH,KISHORE JIVABHAI RAJPUT,ORIENTAL INSURANCE CO.LTD.,HIMMATBHAI PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR KK NAIR
12898	FA/2439/2003	13/06/2015	GUJARAT STATE ROAD TARANPORT CORPORATION,	MRS VASAVDATTA BHATT	MINOR BHAVESH DILIP SHAH THRO'GUARDIAN DILIP GOVINDAL SHAH,KISHORE JIVABHAII RAJPUT,ORIENTAL INSURANCE CO.LTD.,HIMMATBHAI PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS KARUNA V RAHEVAR
12899	FA/2440/2003	19/04/2012	KISHOREBHAI BHIKHABHAI JOSHI DECD.THR'HEIRS,MANGUBEN CHANDRAKANT VYAS,PRABHUDAS BHIKHABHAI JOSHI,GUNVANT BHIKHALAL JOSHI	MR DIVYESH SEJPAL	KANABHAI MANDANBHAI AHIR,MANDANBHAI AHIR,ORIENTAL INSURANCE CO. LTD	MR SHALIN N MEHTA,MR PANKAJ R DESAI
12900	FA/2450/2003	12/01/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	SAKUNABAI IBRAHIM GAMBHIR W/O IBRAHIM MAMAD GAMBHIR,MINOR ROSHANBANU IBRAHIM GAMBHIR,MINOR SHIRINBANU IBRAHIM GAMBHIR,MINOR HASINABANU IBRAHIM GAMBHIR,MINOR JAVAD IBRAHIM S/O IBRAHIM GAMBHIR,MINOR RUKSANA IBRAHIM GAMBHIR D/O IBRAHIM GAMBHIR,SHAKINABAI MAMAD GAMBHIR,NAVIN VALJI SORATHIYA,KIRITKUMAR PRABHASHANKAR RAVAL	RULE SERVED,RULE UNSERVED,MR KIRTIDEV R DAVE
12901	FA/2451/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,MAGANBHAI TALSIBHAI	MR MN MEHTA,MR PANKAJ R DESAI
12902	FA/2452/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,KAMUBEN RAMNIKLAL DALWADI,MINOR CHANDUBHAI RAMNIKLAL DALWADI THRO' RESP. NO.2,ARVIND RAMNIKLAL DALWADI,REKHABEN RAMNIKLAL DALWADI,PANKAJ RAMNIKLAL DALWADI,RATTANBEN MAGANBHAI DALWADI,MAGANBHAI RANCHODBHAI DALWADI	RULE SERVED,MR KIRTIDEV R DAVE
12903	FA/2453/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,MINOR REKHABEN RAMNIKLAL DALWADI THRO HER MOTHER-KAMUBE	RULE SERVED,MR KIRTIDEV R DAVE
12904	FA/2454/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,MANUBEN CHETABHAI CHOTIYA,JILUBEN CHETABHAI CHOTIYA,DILIPBHAI CHETABHAI CHOTIYA,SURESHBHAI CHETABHAI CHOTIYA,BHARTIBEN CHETABHAI CHOTIYA,CHELABHAI KALABHAI CHOTIYA,DHULIBEN CHELABHAI CHOTIYA	RULE SERVED,MR KIRTIDEV R DAVE
12905	FA/2455/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,HEIRS OF DECD. RANCHODBHAI NARAYANBHAI,GALABEN RANCHODBHAI,GORDHANBHAI RANCHODBHAI,HEMUBHAI RANCHODBHAI,MINOR AMBARAM RANCHODBHAI,MINOR SAVITABEN RANCHODBHAI,MINOR KAUMDBEN RANCHODBHAI	,RULE SERVED,MR MN MEHTA,MR VIKRAM J THAKOR
12906	FA/2456/2003	30/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,HEIRS OF DECD. PURIBEN KALUBHAI WD/O KALUBHAI NAGARBHAI:BHIM,VISHNUBHAI BHIMABHAI,RAMESHBHAI BHIMABHAI,PHULJIBHAI KALUBHAI HEIRS & LEGAL REPRESENTATIVES OF DECEASE,ROHITBHAI PHULJIBHAI,AJITBHAI PHULJIBHAI	,RULE SERVED

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12907	FA/2457/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,MINOR RAMESHBHAI RAMABHAI THRO' PARSIBEN RAMABHAI	MR MN MEHTA,MR PANKAJ R DESAI
12908	FA/2458/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,KUVERBEN GATORBHAI	RULE SERVED,MR PANKAJ R DESAI
12909	FA/2459/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,PETHABHAI BHOJABHAI	RULE SERVED,MR PANKAJ R DESAI
12910	FA/2460/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,LABHUBHAI BHAGWANBHAI	RULE SERVED,MR PANKAJ R DESAI
12911	FA/2461/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,HEIRS OF DECD.HETAL @ MITAL MADHUBHAI,JAMUBEN MADHUBHAI,MINOR SANTOSH MADHUBHAI,MINOR ALPESH MADHUBHAI,MADHUBHAI NARSIBHAI	,RULE SERVED,RULE UNSERVED,MR MN MEHTA
12912	FA/2464/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,HEIRS OF DECD. SAMJIBEN RAMJI BHAI,RAMJIBHAI BHAVABHAI DELETED AS DECEASED.,NATHABHAI RAMJIBHAI,GOVINDBHAI RAMJIBHAI,MINOR GANGARAM RAMJIBHAI	,DELETED,MR MN MEHTA,MR PANKAJ R DESAI
12913	FA/2483/2003	07/12/2010	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN KANAIYALAL,	RULE UNSERVED
12914	FA/2486/2003	13/01/2015	GSRTC,	MRS VASAVDATTA BHATT	JACHINTHA,WD/O LATEL JOSHEPH LOUIS LOUNDRAJ,TONY BREG,S/O LAT JOSEPH LOUIS LOUNDRAJ,GNANAMMA,M/O LATE JOSEPH LOUIS LOUNDRAJ,ISMAIL K SAMA,K.PATRICK RAJA MANIKCKAM,F/O LATE JOSEPH LOUIS LOUNDRAJ	DELETED,RULE SERVED,MR MEHUL S SHAH
12915	FA/2488/2003	04/05/2018	THE PROJECT MANAGER,	MR RR MARSHALL	BABABHAI AMBALAL PATEL,THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
12916	FA/2489/2003	04/03/2014	THE PROJECT MANAGER,	MR RR MARSHALL	HEIRS AND LRS. OF DECD. JOITABHAI SHANKARLAL PATEL,THE SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
12917	FA/2490/2003	04/03/2014	THE PROJECT MANAGER,	MR RR MARSHALL	BABAJI HAJURJI MOHANJI THAKORE,THE SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
12918	FA/2491/2003	04/03/2014	PROJECT MANAGER,	MR RR MARSHALL	AMRUTBHAI JOITARAM PATEL,THE SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
12919	FA/2492/2003	04/03/2014	THE PROJECT MANAGER,	MR RR MARSHALL	HEIR AND LRS. OF DECD. NARANBHAI RAYCHANDDAS PATEL,THE SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
12920	FA/2493/2003	04/03/2014	THE PROJECT MANAGER,	MR RR MARSHALL	HARIBHAI AMBALAL PATEL,THE SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE UNSERVED
12921	FA/2494/2003	04/03/2014	THE PROJECT MANAGER,	MR RR MARSHALL	CHELABHAI HIRABHAI PRAJAPATI,THE SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
12922	FA/2495/2003	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	MANUBHAI RAMSINGBHAI CHAUHAN,MINABEN MANUBHAI (MINOR) CHAUHAN,THRO'MANUBHAI,JAYANTIBHAI BHAILALBHAI PATEL	,NOTICE SERVED,MR AV PRAJAPATI
12923	FA/2496/2003	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	MINABEN MANUBHAI CHAUHAN THRO' MANUBHAI (MINOR),JAYANTIBHAI BHAILALBHAI PATEL	NOTICE SERVED,MR AV PRAJAPATI
12924	FA/2497/2003	11/08/2017	UNION OF INDIA,GENERAL MANAGER,DIVISIONAL RAILWAY MANAGER,SENIOR DIVISIONAL MECHANICAL ENGINEER (ESTT.),CHIEF CREW CONTROLLER	MR MUKESH A PATEL	HAMINDKHAN ABBASKHAN PATHAN,	RULE SERVED,MR.HARDIK BHARHMBHAT

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12925	FA/2498/2003	19/01/2012	DAHYABHAI HARIBHAI PARMAR,MANJULABEN DAHYABHAI PARMAR	(MR RAJESH K DESAI)	SHAHIBHADRA TRANSPORT CO.,MANAGER,NEW INDIA ASSURANCE CO LTD.	NOTICE SERVED BY DS,MR VIBHUTI NANAVATI
12926	FA/2504/2003	28/12/2011	MAGA @ MEGHA JASA,	MR HEMANT S SHAH	BALU CHANA BARIA,UNITED INDIA INSURANCE CO LTD.	MS AVANI S MEHTA,(MS KIRAN P DOHARE)
12927	FA/2524/2003	27/03/2012	SIDDIQ MUSA CHANAKI,	MR MTM HAKIM	KASHAM ABDUL SATTAR POLA,YAKUBBHAI IBRAHIMBHAI HAYAT,NATIONAL INSURANCE CO. LTD.	SERVED BY AFFIX. (R),MR NAGESH C SOOD
12928	FA/2530/2003	15/01/2014	M/S. HARIBHAI & BROTHERS. A PARTNERSHIP FIRM,	MR KG SUKHWANI	THE GUJARAT HOUSING BOARD THRO' HOUSING COMMISSIONER,	MR YN RAVANI
12929	FA/2584/2003	01/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	SHARDABEN @ SHARDAGAURI W/O ASHOKKUMAR BHANUSHANKAR JOSHI,KHYATIBEN ASHOKKUMAR JOSHI,HARDIK ASHOKKUMAR JOSHI(MINOR),CHAMPABEN BHANUSHANKAR JOSHI,BABUSINH KOLSINH RATHOD	RULE SERVED,MR AM PAREKH,MS SAPNA R BAHAL
12930	FA/2586/2003	17/09/2009	MAGANLAL MAVJIBHAI PARMAR,	MS NIRMALA J JHALA	DISTRICT PANCHAYAT,VALSAD,	
12931	FA/2587/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,HEIRS OF DECD. KALUBHAI MOHANBHAI PATEL,RAMUBEN KALUBHAI WD/O KALUBHAI MOHANBHAI PATEL,SAVJIBHAI KALUBHAI,BHAGWANBHAI KALUBHAI,RANCHODBHAI KALUBHAI,CHANDUBHAI KALUBHAI,GANSHAMBHAI KALUBHAI	,MR MN MEHTA,MR VIKRAM J THAKOR
12932	FA/2588/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,HEIRS OF DECD. RAMABHAI SAJANBHAI,PARSIBEN RAMABHAI,MINOR RAMESH RAMABHAI THRO' PARSIBEN RAMABHAI	,MR MN MEHTA,MR PANKAJ R DESAI
12933	FA/2589/2003	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	LALAJI MULJI TRANSPORT CO.,TALSIBHAI BHOJABHAI CHAMAR	MR MN MEHTA,MR PANKAJ R DESAI
12934	FA/2590/2003	10/04/2013	UNITED INDIA INSURANCE CO. LTD,	MS AMEE YAJNIK	SHANTIBA DHIRUBA,(BADHIRSINH) RANDHIRSINH DILUBHA,CHETANBA DILUBHA THRO' SHANTIBA DILUBHA,HARICHANDRA DULUBHA THRO' SHANTABA DILUBHA,DAHYABHAI VALJIBHAI BACHAR,AURANGZEB MANUKHAN PATHAN	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIT S SHAH
12935	FA/2591/2003	21/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SMITABEN WD/O RUSHIKESH NATHALAL DAVE,NILAM RUSHIKESH DAVE(MINOR),MADHUBEN NATHALAL DAVE,NATHALAL JAYSHANKAR DAVE,SATNAMSING MAHENDRASINGH SAINI,JASBIRSINGH JOGENDRASING SAINI,UNITAED INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR DIPEN C SHAH
12936	FA/2592/2003	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KAPILBHAI DAMODARBHAI VYAS,SHARMISHTHABEN KAPILBHAI VYAS,BHAVINI KAPILBHAI VYAS,SATNAMSING MAHENDRASINGH SAINI,JASBIRSING JOGENDRASING SAINI	RULE SERVED,SERVED BY RPAD (R),MR KL DAVE
12937	FA/2593/2003	04/04/2018	BHARAT SARASWATHI MANDIR,	MR PS GOGIA	LAKHMANBHAI ARJANBHAI RABARI DECD.THR'HEIRS,RABARI RUDIBEN LAKHMANBHAI CHAVDA,DEVIBEN LAKHMANBHAI,NATHIBEN LAKHMANBHAI CHAVDA,MALAIBEN LAKHMANBHAI CHAVDA	,MR VIJAY H NANGESH
12938	FA/2594/2003	14/06/2013	SECRETARY,GEB,EXECUTIVE EINGIEER	MS RV ACHARYA	KHUMANSING @ JUVANSING AJITSINH JADEJA,	(MR SANDEEP N BHATT)
12939	FA/2601/2003	19/02/2014	SPECIAL LAND OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANAJI ATAJI THROUGH THE LRS,BHIMAJI MANAJI,RUPABEN MANAJI	,MR SUNIL K SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
12940	FA/2604/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	YUSUFBHAI NOORMOHMAD NANDLIYA DECD.THRO'HIS HEIRS,MARIYAMBEN WD/O YUSUFBHAI N. NANDOLIYA,IQUBALBHAI YUSUFBHAI NANDOLIVA,ISHAKBHAI YUSUFBHAI NANDOIVA,YUNUSBHAI YUSUFBHAI NANDOLIVA,JAVEDBHAI YUSUFBHAI NANDOLIVA,RAISABEN YUSUFBHAI NANDOLIVA,ZARINABEN YUSUFBHAI NANDOLIYA,ANIFABEN YUSUFBHAI NANDOLIYA,RUBINABEN YUSUFBHAI NANDOLIYA,SPL.LAQ OFFICER & DY.COLLECTOR	,GOVERNMENT PLEADER,MR JA ADESHRA
12941	FA/2605/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL NANALAL PARSHOTTAMBHAI SINCE DECD.THRU HIS HEIRS,L.RS,MAHENDRAKUMAR NANALAL PATEL,HITENDRABHAI NANALAL PATEL,KEKUBEN NANALAL PATEL,PATEL DWARKADAS PARSHOTTAMBHAI,PATEL VIRCHANDBHAI PARSHOTTAM BHAI,PATEL RAMBHAI PARSHOTTAMBHAI,PATEL AMTHABHAI KANTIBHAI,SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR PRAKASH K JANI,MR RAMNANDAN SINGH
12942	FA/2606/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	VAGHARI SHANKERBHAI RAMJIBHAI DECD.THRO'HIS HEIRS,VANHARI PRAHLADBHAI SHANKERBHAI,VANHARI BABABHAI HEMJIBHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR PRAKASH K JANI,MR RAMNANDAN SINGH
12943	FA/2607/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL MANUBHAI HIRABHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12944	FA/2608/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	THAKOR BHIKHAJI KALUJI,THAKOR KANTIJI KALUJI,THAKOR CHOTHIBHEN KALUJI,SINCEDECD.THRU HER HEIRS & L.RS.,BHIKHAJI MULUJI,SON,55 YRS.,MANTIJI MULUJI,SON,48 YRS.,RUMIBEN,DAUGHTER,45 YRS.,NIRUBEN,DAUGHTER,DAUGHTER 43 YRS.,NANIBEN,DAUGHTER,41 YRS.,DADAMBEN,DAUGHTER,38 YRS,TARABEN,DAUGHTER,34 YRS.,SPL. LAND ACQ. OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR PRAKASH K JANI,MR RAMNANDAN SINGH
12945	FA/2609/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	THAKORE BHIKAJI KALUJI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12946	FA/2610/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SIPAI MEHBOOBBHAI HASUBHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12947	FA/2611/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	KANADIA SUMITRABEN JAIDEVPRASAD,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12948	FA/2612/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SIPAI AMIRBHAI GUJMOHMAD,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12949	FA/2613/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	VAGHARI ZENABHAI HATHABHAI,VAGHARI ISHWARBHAI ZENABHAI,VAGHARI ARVIDNBHAI ZENABHAI,VAGHARI RAMESHBHAI ZENABHAI,SPL. LAND ACQ. OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH

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12950	FA/2614/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL HIRABHAI MANABHA,SINCE DECD.THRU HIS HEIRS & L.RS.,MANUBHAI HIRABHAI,SON,59 YRS,MANCHABHAI HIRABHAI,SON,48 YRS,KANKUBEN,DAUGHTER,62 YRS,RAJIBEN,DAUGHTER,57 YRS,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR RAMNANDAN SINGH
12951	FA/2615/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	RABARI VAGHJIBHAI MAHADEVBHAI,RABARI HALIBEN, WD/O.KOSHABHAIMAHADEVBHAI,SPL. LAND ACQ. OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR RAMNANDAN SINGH
12952	FA/2616/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL SHANKARBHAI MADHABHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12953	FA/2617/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SIPAI FATMABIBI ABHASBHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12954	FA/2618/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	BHARWAD BHOMABHAI SHAKTABHAI,SPL.LAQ OFFICER & DY.COLLECTOR	,MR RAMNANDAN SINGH
12955	FA/2619/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VENABHAI MOHANBHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12956	FA/2620/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SIPAI HEMUDBHAI DADUBHAI SIPAIALIAHMED (DECD)THR'HEIRS,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12957	FA/2621/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL MANORBHAI VIRCHANDBHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12958	FA/2622/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL MOHANBHAI GULABBHAI,PATEL MADHAVLAL GULABBHAI,PATEL KANTILAL GULABHAI,SPL. LAND ACQ. OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12959	FA/2623/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL JETHABHAI PUNJABHAI,SPL.LAQ OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER,MR RAMNANDAN SINGH
12960	FA/2624/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SIPAI KASAMBHAI UMARBHAI DECD.THRO'HIS HEIRS,AMINABEN KASAMBHAI SHAIKH,ABHASBHAI KASAMBHAI SHAIKH,SABBIRBHAI KASAMBHAI SHAIKH,AVUBHAI KASAMBHAI SHAIKH,PRIMOHMAD KASAMBHAI SHAIKH,JORABHAI KASAMBHAI SHAIKH,KHERUBEN KASAMBHAI SHAIKH,SIPAI HANIBEN AHMEDBHAI,SPL. LAND ACQ. OFFICER AND DY. COLLECTOR	,GOVERNMENT PLEADER,MR RAMNANDAN SINGH

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12961	FA/2625/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	BHARWAD HATHIBHAI SHAKTABHAI,BHARWAD BHOMABHAI SHAKTABHAI,SPL. LAND ACQ. OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,MR PRAKASH K JANI,MR RAMNANDAN SINGH
12962	FA/2626/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	SIPAI MEHMODDBHAI ABDULBHAI,SIPAI IQBALBHAI ABDULBHAI,SIPAI HOOMATBEN ABDULBHAI,SPL. LAND ACQ. OFFICER. AND DY. COLLECTOR	GOVERNMENT PLEADER,MR PRAKASH K JANI,MR RAMNANDAN SINGH
12963	FA/2627/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VIRCHANDBHAI HADHABHAI,PATEL NANABHAI HADHABHAI,SINCEDECD.THRU HIS HEIRS & L.RS.,PUSAHABEN NANLAL PATEL,DAUGHTER 37 YRS.,PATEL KAMLESHKUMAR NANLAL,SON 35 YERS.,PATEL BHAVNABEN NANALAL,DAUGHTER,33 YRS.,KAILASHBEN PATEL,DAUGHTER,31 YRS.,PATEL BHARATKUMAR NANALAL 28 YRS.,PATEL NADABHAI HADHABHAI,SPL. LAND ACQ. OFFICER AND DY. COLLECTOR	,GOVERNMENT PLEADER,MR PRAKASH K JANI,MR RAMNANDAN SINGH
12964	FA/2638/2003	26/04/2010	STATE BANK OF INDIA,STATE BANK OF INDIA	MR PRANAV G DESAI	P K THAKKAR CONSTRUCTION CO. PVT LTD,	NOTICE SERVED,MR NANDLAL THAKKAR
12965	FA/2639/2003	17/10/2013	THE ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	BHIKHABHAI BHAGWANBHAI DECD.THR'HEIRS & LR.,SONABEN BHIKHABHAI BAMBHANIYA,GOVINDBHAI BHIKHABHAI BAMBHANIYA,SASIKANT JAGJIVAN TRIVEDI,BALABHAI BACHUBHAI BARAIYA	,RULE SERVED,MR MA BUKHARI,MR ASHISH M DAGLI,MR KARTIK V PANDYA,HCLS COMMITTEE
12966	FA/2640/2003	17/10/2013	THE ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HEIRS AND LRS. OF DECD. GOVIND-BHAI CHHAGANBHAI BARIYA,SONABEN GOVINDBHAI BARIYA,BHIMABHAI GOVINDBHAI BARIYA,SASIKANT JAGJIVAN TRIVEDI,BALABHAI BACHUBHAI BARAIYA	,NOTICE SERVED,MR ASHISH M DAGLI
12967	FA/2641/2003	31/01/2014	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	MUKESHBHAI RANABHAI MAKWANA,	RULE SERVED
12968	FA/2642/2003	22/03/2017	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	PRAJAPATI GORDHANBHAI VANMALI-BHAI NAVDIYA,VIRENDRAKUMAR BHANUBHAI SANGA,JAGABHAI VASURBHAI KUVADIA,PARSHOTTAMBHAI BACHUBHAI DHANDHUKIA	NOTICE SERVED,UNSERVED EXPIRED (N),ABATED,MR HARDIK C RAWAL
12969	FA/2647/2003	01/10/2015	LALITKUMAR MOHANBHAI PATEL,CHAMPAKBHAI MOHANBHAI PATEL,NARAYANBHAI PRAGJIBHAI PATEL,SHANTABEN W/O NARAYANBHAI PRAGJIBHAI PATEL,MOHANBHAI NARAYANBHAI PATEL,JASHWANTBHAI NARAYANBHAI PATEL,UPENDRABHAI NARAYANBHAI PATEL,JYOTSNABEN D/O NARANBHAI PATEL,UPENDRABHAI NARAYANBHAI PATEL,J UPENDRA GROUP OF COMPANIES	MR PARTHIV B SHAH	ROHITBHAI NAVNITBHAI SHAH,	MR KARTIK V PANDYA
12970	FA/2669/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VALBHAI RANCHHODBHAI DECD. THRO' HEIRS,PATEL BHAGWANBHAI VALABHAI,PATEL SHANKARBHAI VALABHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR AMIT C NANAVATI
12971	FA/2670/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL MAGANBHAI PRABHUDASI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)

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12972	FA/2671/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL HARILAL HANCHARAM,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12973	FA/2672/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	THAKOR KASHIRBEN MADHUJI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
12974	FA/2673/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL RAICHAND TRIKAMBHAI DECD. THRO' HIS HEIRS,PATEL SONIBEN RAICHANDBHAI,PATEL BHAGWANBHAI RAICHANDBHAI,PATEL KUBERBHAI RAICHANDBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	,GOVERNMENT PLEADER,RULE SERVED,MR AMIT C NANAVATI
12975	FA/2674/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL KUBERBHAI BHAGWANBHAI DECD. THRO' HIS HEIRS,PATEL HIRABEN KUBERBHAI,PATEL POONAMCHAN KUBERBHAI,PATEL BHARATBAHI KUBERBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR AMIT C NANAVATI
12976	FA/2675/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL HENABEN DAUGHTER OF RATANBHAI KHODABHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12977	FA/2676/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL HANCHABHAI AMTHABHAI DECD. THRO' HIS HEIRS,PATEL RAJIBEN HANCHABHAI,PATEL SHANKARBHAI HANCHABHAI,PATEL JAYANTIBHAI HANCHABHAI,PATEL JITUBHAI HANCHABHAI,PATEL HARILAL AMTHABHAI,KANTILAL AMTHABHAI PATEL SINCE DECD. THRO' HIS HEIRS,PATEL NATHIBEN KANTIBHAI,PATEL SURESHBHAI KANTIBHAI,PATEL MAHENDRABHAI KANTIBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,MR AMIT C NANAVATI
12978	FA/2677/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL RUGHNATHBHAI GULABBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
12979	FA/2678/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VALABHAI KHODABHAI,PATEL HIRABHAI KHODABHAI,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12980	FA/2679/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL PURIBEN VIRCHANDBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12981	FA/2680/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	THAKOR JITAJI BABAJI,THAKOR VADAJI BABAJI,SPECIAL LAND ACQ. OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR AMIT C NANAVATI
12982	FA/2681/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL KANTILAL AMTHALAL,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12983	FA/2682/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL HARESHBHAI NANALAL,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12984	FA/2683/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL RAICHAND RANCHHODBHAI & HARIBHAI RAICHANDBHAI PATEL,PAETL SANTOKBEN HARIBHAI,PATEL JAYANTIBHAI HARIBHAI,PATEL CHRANDRAKANTBHAI HARIBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR AMIT C NANAVATI
12985	FA/2684/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VALIBEN NAGARDAS,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI

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12986	FA/2685/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL MOHANBHAI UMEDBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12987	FA/2686/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	RABARI SARTANBHAI HANDHABHAI SINCE DECE. THRO' HIS HEIRS,KARAMSIBHAI SARTANBHAI RABARI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR AMIT C NANAVATI
12988	FA/2687/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL VALABHAI REMABHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12989	FA/2688/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL SAMUBEN JIVABHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12990	FA/2689/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	HEIRS OF DECD. PATEL JIVIBEN W/O. SAVABHAI RANCHHODBHAI,RANGARAM KUBERBHAI PATEL,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR AMIT C NANAVATI
12991	FA/2690/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	BHAI HENABEN BALWANTJI UMEDJI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12992	FA/2691/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	VAHIVAT KARTA OF PATEL KANTI- BHAI RANCHHODBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
12993	FA/2692/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	THAKORE MAGANJI MANJI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
12994	FA/2693/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL BABUBHAI JIVABHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12995	FA/2694/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL SAVABHAI SAKABHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
12996	FA/2695/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL JOITABHAI RAMBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
12997	FA/2696/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	BHARWAD REVABHAI HUMANBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
12998	FA/2697/2003	07/08/2012	NORTH GUJARAT UNIVERSITY,	(MRS VD NANAVATI)	PATEL JETHABHAI MORARBHAI,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
12999	FA/2703/2003	12/01/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	BASIRMIYA JIVAIYA MALEK,MINOR NAZIMODDIN BASIRMIYA MALEK,MINOR TAUFIKHUSEN BASIRMIYA MALEK,TASMINABANU BASRIMIYA MALEK,FAIJUMIYA AMINMIYA MALEK	RULE SERVED,MR HM PARIKH,MR.HEMANG H PARIKH
13000	FA/2707/2003	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHRI SURTAN DITA PARMAR DECD.THROUGH THE LRS.,RAMU SURTAN,SAMSING SURTAN,SAMABEN SURTAN,RAMABEN SURTAN,KAMABEN SURATAN,BAI RASLI WD/O SURTAN DITA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13001	FA/2708/2003	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAEEDABIBI W/O ABDULBAI RASUL,ABDULGANI ABDULHAI RASUL,KULSUMBIBI ABDULHAI RASUL,IQBAL ABDULHAI RASUL DECD.THROUGH LRS,AYESHABIBI WD/O IQBAL KHUDWALA,AFZAL IQBAL,IRSAD IQBAL,IMTIAZ IQBAL,RAZIABIBI IQBAL,MINOR RAISA IQBAL,MINOR RUBDIA IQBAL,MINOR AFROZ IQBAL,MINOR AJAMNUNNISHA IQBAL,MINOR ARBAZ IQBAL,MINOR RAHVABIBI IQBAL,FARUK ABDULHAI RASUL DECD.THROUGH THE LRS,ROSHANBIBI WD/O FARUK ABDULBHARASUL,MINOR FIRDOS FARUK,MINOR FIROZ FARUK,FATEMA ABDULHAI RASUL,FIROZ ABADULHAI RASUL,ISHAK ABADULHAI RASUL	,MR MEHUL S SHAH,(MR SURESHM SHAH)
13002	FA/2709/2003	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHATRA NATHIA SINCE DECD. HISHEIRS,KALIA CHHATRA,SUKHA CHHATRA,PARSING CHHATRA,MANGALIBEN CHHATRA,JOKHIBEN W/O CHHATRA NATHIA,SANGITABEN KALIABHAI D/O KALIABHAI CHHTRABHAI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
13003	FA/2710/2003	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHIA BHIMA MINAMA SINCE DECD. HIS HEIRS,SUKIA NATHIA,BIJIYA NATHIA,MANGLIBEN NATHIA,KALIBEN NATHIA,DAHIBEN WA.O NATHIA BHIMA NINAMA	,MR MEHUL S SHAH,(MR SURESHM SHAH)
13004	FA/2711/2003	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	JOKHABHAI GALJIBHAI BHURIA DECD.THROUGH THE LRS,BIJALIBEN WD/O JOKHABHAI BHURIA GALJIBHAI BHURIA,SANJAYBHAI JOKHABHAI,NANKIBEN JOKHABHAI,JANKIBEN JOKHABHAI,PARVATIBEN JOKHABHAI,PARSINGBHAI JOKHABHAI	
13005	FA/2713/2003	06/09/2013	PRATIMABEN HEMANTBHAI PARSHOTTAMBHAI PATEL,CHIRAG HEMANTBHAI PATEL,KIRAN HEMATBHAI PATEL(MINOR) THRO' PETITIONER NO.1,PARSHOTTAMBHAI GOVINDJI PATEL,RAMILABEN PARSHOTTAMBHAI PATEL	MR VIBHUTI NANAVATI	JAHEDALI MOGANALI SAYED,BHUPENDRA DHIMAR,ORIENTAL INSURANCE CO. LTD,TANAJI MARUTI KARANDE DELETED,NARENDRA M. GOSWAMI,NEW INDAI ASSURANCE CO. LTD	DELETED,RULE SERVED,MR RAJNI H MEHTA,MR SUNIL B PARIKH
13006	FA/2844/2003	16/09/2013			.,	
13007	FA/1/2004	23/07/2009	LALITKUMAR PRAVINCHANDRA THAKKER,	(MR TS NANAVATI)	HARSHABEN LALITKUMAR THAKKER,	MR CH VORA
13008	FA/8/2004	19/01/2010	SHITAL WD/O RAJENDRAKUMAR AMRUTLAL SHAH,	MR MANISH J PATEL	REJENDRAKUMAR AMRUTLAL SHAH,	MR.SUBHASH G BAROT
13009	FA/20/2004	08/12/2010	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,ATMARAM PUNJIRAM THRO' VAHIVATKARTA NATUBHAI ATMARAM PATEL	RULE SERVED,(MR A J PATEL)
13010	FA/21/2004	08/12/2010	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,BHOLABHAI HARGOVANDAS PATEL	RULE SERVED,(MR A J PATEL)
13011	FA/22/2004	02/02/2012	GAGUSHA KAMALSHA FAKIR,	MR A R SHAIKH	LALJI KARSHANBHAI CHUDASAMA,BABUBHAI RANCHHODBHAI DOBARIYALOHANA MAHAJANVADI ROAD,THE UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MS AMEE YAJNIK
13012	FA/23/2004	17/02/2014	MANJULABEN NILESH OZA,JANKI NILESH OZA,RANCHHODBHAI GOVIND OZA,MADHUBEN RANCHHODBHAI OZA,SURESH RANCHHODBHAI OZA	MR MEHUL S SHAH,(MR SURESHM SHAH)	KAMLESH BABUBHAI GADHVI,LAKHAMSHI DAMJI THACKER DECD.THROUGH THE LRS,KANTIBHAI LAKHAMSHI THACKER,SHASHIKANT LAKHAMSHI THACKER,SURESHBHAI LAKHAMSHI THACKER,JETHALAL LAKHAMSHI THACKER,ASHOKBHAI LAKHAMSHI THACKER,NEW INDIA ASSURANCE CO LTD.	,RULE SERVED,MR VIBHUTI NANAVATI
13013	FA/24/2004	04/04/2013	JAYABEN W.O MANABHAI MOHAN VASAVA,	MR TRILOK J PATEL	KISHANBHAI GODAJI OD,HITESHKUMAR RAMANBHAI PATEL,BAI LADU W/O MOHAN BABAR,UNITED INDAI INSURANCE CO.	RULE SERVED,MR ADIL R MIRZA
13014	FA/25/2004	06/08/2013	SARALABEN RAMESHKUMAR ANAM,RAVJIBHAI KARSANDAS ANAM	MR MEHUL S SHAH,(MR SURESHM SHAH)	HAMIR SHIVJI PATEL,BACHUBHAI IBRAHIM GHANCHI,UNITED INDIA INSURANCE CO.LTD.,UNITED INDIA INUURANCE CO.LTD.,VIRAL RAMESHKUMAR ANAM,RAHUL RAMESHKUMAR ANAM,ROHIT RAMESHKUMAR ANAM,MRS. SANTABEN RAVJIBHAI ANAM	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13015	FA/26/2004	10/04/2013	AMRUTBHAI CHHAGANBHAI PATEL,SANJAYKUMAR AMRUTBHAI PATEL	MR ZUBIN F BHARDA	GSRTC,	MR HS MUNSHAW
13016	FA/27/2004	17/04/2012	JAYESH DHANVANTRAY PANDYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAJKUMAR VISHWANATH GOYANKA,NEW INDIA ASSURANCE CO. LTD	SERVED BY AFFIX. (R),MR HEMANT S SHAH
13017	FA/28/2004	13/01/2015	JACINTHA W/O LATE JOSEPH LOUIS LOUNDRAJ,TONY BERG, S/O LATE JOSEPH LOURIS LOUNDRAJ,GNANAMMA M/O LATE JOSEPH LOURIS LOUNDRAJ	MR MEHUL S SHAH	ISMAIL K SAMA,GUJARAT STATE ROAD TRANSPORT CORPORATION,K PATNAK RAJA MANICKAM	RULE SERVED,RULE UNSERVED
13018	FA/29/2004	24/04/2012	ILMAS MUBARAK SIDI,MAHMADALI ILMAS SIDI,SABIRHUSEN ILMAS SIDI,FARIDABANU ISMAIL SIDI	MR A R SHAIKH	JAGDISH HARIBHAI PANCHAOLI,DHIRAJLAL T BARCHHA,ORIENTAL FIRE & GENERAL INSURANCE CO LTD.,ANIRUDHSINH DILIPSINH JADEJA,DILIPSINH ABHESINH JADEJA,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR KK NAIR,MR SUNIL B PARIKH
13019	FA/30/2004	24/04/2012	MUSTAKKHAN HANIFKHAN PATHAN,	MR A R SHAIKH	SHOKAT ISMAIL SHAIKH,ISMAILMIYA HUSENMIYA SAIYED,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MS AMEE YAJNIK
13020	FA/31/2004	09/02/2016	VALIBEN MULUBHAI BHUVA,MANJILABEN MULUBHAI BHUVA,BATUKBHAI MULUBHAI BHUVA,MINOR MANISHABEN MULUBHAI BHUVA THRO' VALIBEN,DAHIBEN NATHUBHAI BHUVA	MR AMAR D MITHANI	ABDULBHAI MOHMEDBHAI JETHWA,IBRAHIMBHAI HANANBHAI JETHWA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,DELETED,MS HINA DESAI
13021	FA/34/2004	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JAYANTILAL K DAVE,SHANTABEN TULSHIDAS SACHANIYA	,NOTICE SERVED,MR AMAR D MITHANI
13022	FA/74/2004	02/07/2013	SANCHIYALAL NATHTHAMAL NAAHATA,	MR ANAND G BHATT,MR SUNIT S SHAH	BROACH TEXTILE MILLS LTD.,	MR NK MAJMUDAR
13023	FA/77/2004	30/07/2009	REKHABEN LALITBHAI THAKKAR,	MR JAL S. UNWALLA	LALITKUMAR PRAVINCHANDRA THAKKAR,HARSHABEN LALITKUMAR THAKKAR	RULE SERVED,MR DIVYESH SEJPAL
13024	FA/79/2004	25/02/2013	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MINOR TEHSINBANU RAISHMAHMAD SHAIKH,MINOR TABSSUMBANU RAISHMAHMAD SHAIKH,HABIBBANU WD/O RAISHMAHMAD ASALMBHAI SHAIKH,ASALMBHAI HAMIDBHAI SHAIKH,SHARIFABIBI WD/O ASALMBHAI HAMIDBHAI SHAIKH,MOTIJI JENAJI CHAUHAN,MAFAJI KHETAJI THAKOR	RULE SERVED,RULE SERVED BY DS,SERVED BY RPAD (R),MR.HIREN M MODI
13025	FA/82/2004	09/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MUJABKHAN LATPKHAN PATHAN DELETED CT.ORDER DTD.02-03-12.,NITINBHAI ANILBHAI JAIN,JITABA,W/D SHIVSINH RAMSINH ZALA,MINOR SURAJBA SHIVSINH RAMSINH ZALA,MINOR KUNVARBA SHIVSINH ZALA,MINOR MUKTABA SHIVSINH ZALA,MINOR VIKRAMBA SHIVSINH ZALA,MINOR GAJRASINH SHIVSINH ZALA	DELETED,RULE SERVED,MR JV JAPEE
13026	FA/87/2004	07/05/2010	MAHESHKUMAR PARMANAND MEHTA,HARIHAR PARMANAND MEHTA THRO' PAH PRAMANAND JAYSHANKER MEHTA,LILABEN DASHRAATHBHAI PATEL,HASHMUKHBHAI GOVINDBHAI PATEL	MS ROOPAL R PATEL	MANGUBEN WD/O MOHANBHAI SHANKERBHAI,DHUDABHAI MOHANBHAI,BHIKHABHAI MOHANBHAI,PRAHLADBHAI MOHANBHAI,SHANTABEN MOHANBHAI,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS,MR GM AMIN,MR SB PANDIT,MR SHAILESH C PARIKH
13027	FA/101/2004	28/12/2011	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	FATUBEN G SHAIKH,VISHNUBHAI CHANDUBHAI THAKOR	MR MA PAREKH,MR VA MANSURI
13028	FA/102/2004	28/12/2011	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	FATUBEN G SHAIKH,LAXMANBHAI CHANDUBHAI THAKOR	MR MA PAREKH,MR VA MANSURI
13029	FA/103/2004	28/12/2011	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	FATUBEN G SHAIKH,KANTILAL MANGALDAS VAGHELA	RULE SERVED,MR VA MANSURI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13030	FA/105/2004	20/12/2010	DY GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,KIRITKUMAR MANILAL PATEL	GOVERNMENT PLEADER, (MR A J PATEL)
13031	FA/106/2004	20/12/2010	DY GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,KESHAVLAL PARSHOTTAMDAS PATEL	
13032	FA/108/2004	24/04/2012	ISTEYAKHAN AHMEDKHAN KHAN,JAYBUNNISHA ISTEYKKHAN	MR BHARAT JANI	S.N.SARKAR,ORIENTAL INSURANCE CO LTD.	MR KK NAIR,MR HRIDAY BUCH
13033	FA/109/2004	07/01/2015	KAMLA SURYAKANT RAJ KUMAVAT,	MR MEHUL S SHAH,(MR SURESHM SHAH)	UMEDBHAI BABUBHAI BARIYA,MANAGER,U.G.SHUKLA,NEW INDIA ASSURANCE CO LTD.,NAINEEDEVI GANGAHAR,RITESH SURYAKANT RAJ KUMAVAT,ALKA SURYAKANT RAJ KUMAWAT,AMBICA SURYAKANT RAJ KUMAWAT	NOTICE SERVED,DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
13034	FA/110/2004	14/10/2013	RINABEN VISHWANATH BHANDARI,	MR DN PANDYA	MOHMED HANIF MALANG MANSURI,MOHMED HANIF MALANG MANSURI DRIVER & OWNER OF VEHICAL,ORIENTAL INSURANCE CO. LTD,ANANDIBEN FARANSIS TAHKOR,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE SERVED BY DS,MR KK NAIR
13035	FA/111/2004	03/04/2008	HEIRS OF DECD. DIYALBHAI PARSHOTTAMBHAI KIKANI,SHANTUBEN DIYALBHAI KIKANI,SHANTIBHAI DIYALBHAI KIKANI,KANJIBHAI DIYALBHAI KIKANI	MR DIVYESH SEJPAL,MR RC SEJPAL	PRAKASH BABULAL DHOLAKIA,ODHABHAI MADHABHAI PATEL,NEW INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
13036	FA/112/2004	23/11/2015	DILIPBHAI G SHAH,	MR ARPAN C SHAH	AMARSING RAGHNATHSINGH RAJPUT,NEW INDIA ASS. CO. LTD,VITHALBHAI HARIJIBHAI PATEL,UNITED INDIA INS. CO. LTD	RULE SERVED,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
13037	FA/113/2004	23/11/2015	MADHUSUDAN FULCHAND SHAH,SUDHABEN MADHUSUDANBHAI SHAH	MR ARPAN C SHAH	AMARSING RAGHNATHSINGH RAJPUT,NEW INIDA ASS. CO. LTD,VITHALBHAI HARIJIBHAI PATEL,UNITED INDIA INS. CO. LTD	RULE SERVED,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
13038	FA/114/2004	07/05/2013	HEIRS OF DECD.CHHAGANBHAI BHANABHAI THUMAR,JIVIBEN BHANABHAI,VAJIBEN CHHAGANBHAI,MANISHKUMAR CHHAGANBHAI,MINOR,RANJANBEN CHHAGANBHAI,MINOR,ILABEN CHHAGANBHAI,MINOR	MS YAMINI J DESAI,MR PRASHANT MANKAD	PUNAMBHAI RAJABHAI,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT
13039	FA/138/2004	13/06/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	HARIBHAI SHANKERBHAI,	MS ASHA H GUPTA
13040	FA/139/2004	18/02/2014	DIPIKABEN SURESHCHANDRA PATEL,MINOR HETALKUMARI SURESHCHANDRA PATEL,MINOR YOGESHWARI SURESHCHANDRAPATEL	MR ZUBIN F BHARDA	PRITHPALSING CONSTRUCTION PVT LTD,NATIONAL INSURANCE CO. LTD,SJMAIYASING JAGDARSING JAAT,GURMAJSING GURPIDSING,ORIENTAL INSRURANCE CO. LTD,UTTAMBHAI NARANBHAI PATEL,KAMUBEN UTTAMBHAI PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH
13041	FA/148/2004	22/02/2012	NATIONAL INSURANCE CO LTD.,	MR MEHUL SHARAD SHAH	RUSTAMBHAI ABDULBHAI KODHIYA,GAFURBHAI ALIBHAI BHADRESHIYA	NOTICE SERVED
13042	FA/150/2004	16/03/2012	NATIONAL INSURNCE CO. LTD,	MR DAKSHESH MEHTA	RISHI PRADYUTPRAKASH BAGCHI,PRABHATSINH PATHABHAI KHANT,HITESHKUMAR S. PATANI,,HANSILASINH GHISHANSINH RAJPUT,NATIONAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY RPAD (R),MR MTM HAKIM
13043	FA/152/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	KIRANKUMAR NATHULAL SONI,SANDIPKUMAR NATHULAL SONI,VIMLABEN D/O NATHULAL,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANDHI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHALBHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED,MR JV JAPEE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13044	FA/153/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	CHAMPABEN WD/O DALABHAI KALA- BHAI PRAJAPATI,MUKESHBHAI DALABHAI PRAJAPATI,KAVITABEN WD/O VINODBHAI DALA-BHAI PRAJAPATI,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INIDA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED,MR R.K.MANSURI
13045	FA/154/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	VASANTLAL PURUSHOTTAMDAS SONI,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED
13046	FA/155/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	VAKTAVAR CHATURBHUJ SONI,MIRABEN W/O VAKRAVAR CHATURBHUJBHAI SONI,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED,MR JV JAPEE
13047	FA/156/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	SHANTILAL FULCHAND SONI,SAJJANBEN W/O SHANTILAL SONI,DILIPKUMAR CHHOTABHAI SARVAIYAALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED,MR JV JAPEE
13048	FA/157/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	VIMLABEN NATHULAL SONI,DILIPKUMAR CHHOTABHAI SARVAIYAALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDAI ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED,MR JV JAPEE
13049	FA/158/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	VASANTLAL PURUSHOTTAMDAS SONI,KALPESHKUMAR VASANTLAL SONI,MANDABEN VASANTLAL SONI,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED
13050	FA/159/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	DHARMENDRAKUMAR VASANTLAL SONI,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED
13051	FA/160/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	HINABEN VASANTLAL SONI,DILIPKUMAR CHHOTALAL SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHAI GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED
13052	FA/161/2004	15/09/2014	ORIENTAL INSURANCE CO. LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	KIRANKUMAR NATHUBHAI SONI,SANDIPKUMAR NATHULAL SONI,VIMLABEN D/O NATHULAL SONI,DILIPKUMAR CHHOTABHA SARVAIYA ALIAS MOCHI,SALIMBHAI SABUDDINBHA GANANI,NEW INDIA ASSURANCE CO. LTD,KANTIBHAI SENGHABHAI RAVAL,HAKUBHAI MADHAVJIBHAI PATEL	RULE SERVED
13053	FA/168/2004	24/04/2012	TARACHAND SAREMALJI SHAH,	MR MEHUL H RATHOD	SHIVUJI JHALJI THAKORE,ORIENTAL INSURANCE CO. LTD.,SHRIRAM AMTHARAM SHRIMALI,AMTHALAL SHANKARLAL PAREKH,UNITED INDIA INSURANCE CO. LTD	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),MR SHALIN N MEHTA,(MR MAULIK J SHELAT),MR VIRAT G POPAT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13054	FA/174/2004	19/08/2013	HARESHBHAI GOBARBHAI AHIR,	MR HEMANT S SHAH	RAMJIBHAI LAKHMANBHAI DOBARIYA,NATIONAL INSURANCE CO.LTD.,JASUBHAI KANJIBHAI DANTI	RULE SERVED,MR DAKSHESH MEHTA,MR BHARAT V SHAH
13055	FA/175/2004	22/09/2008	ORIENTAL INSURANCE CO.LTD.,	NOTICE SERVED,(MR MUKESH R SHAH)	HIERS & LRS OF DECD. GEETABEN KANTUBHAI,BIJABHAI L VAGHELA,MINOR ANIL B VAGHELA,MINOR BINUBHAI B VAGHELA,MINOR CHANDUBHAI B VAGHELA,MOTIBHAI L VAGHELA,RAHIM A VALIBHAI VORA,NATIONAL INSURANCE CO. LTD,RANJITSINGH K GOHEL,ADMINISTATOR	
13056	FA/176/2004	24/04/2012	DHEBCHAND AMICHAND SHAH,	MR MEHUL H RATHOD	SHIVUJI JHALJI THAKORE,ORIENTAL INSURANCE CO. LTD.,SHRIRAM SHANKARLAL SHRIMALI,AMTHALAL SHANKARLAL PAREKH,UNITED INDIA INSURANCE CO. LTD	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI,MR SHALIN N MEHTA
13057	FA/178/2004	07/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR GC MAZMUDAR,MR HG MAZMUDAR	SHAMBHUJI RANCHODJI THAKOR DEC'D THRO'HEIRS & LRS,SITABEN SHAMBHUJI THAKOR,PRAHLADJI SHAMBHUJI THAKOR,HAMIRJI SHAMBHUJI THAKOR,SAJANBEN SHAMBHUJI THAKOR,CHAMPABEN SHAMBHUJI THAKOR	,(MR A J PATEL)
13058	FA/179/2004	24/04/2012	GHEVARCHAND CHHOGAJI,CHAMPABEN GHEVARCHAND	MR MEHUL H RATHOD	SHIVUJI JHALJI THAKORE,ORIENTAL INSURANCE CO. LTD.,SHRIRAM AMTHARAM SHRIMALI,AMTHALAL SHANKARLAL PAREKH,UNITED INDIA INSURANCE CO. LTD	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SHALIN N MEHTA,(MR MAULIK J SHELAT)
13059	FA/180/2004	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	THAKORE CHANDUJI PRATAPJI,COLLECTOR	GOVERNMENT PLEADER,MR MD VAKIL
13060	FA/181/2004	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	JAVANJI AMRAJI UMEDJI,COLLECTOR	,GOVERNMENT PLEADER
13061	FA/182/2004	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	RAJPUT JOGRAJ KHODAJI,COLLECTOR	,MR MD VAKIL
13062	FA/187/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHUNIYABHAI ZINIYABHAI,GUJARAT MINERAL DEV.CORP.LTD.	
13063	FA/188/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DESAIBHAI DADLABHAI,PRATAPBHAI DESAIBHAI,KAMRIBEN WD/O SONJI,BECHARBHAI DADLABHAI,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13064	FA/189/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DALPATBHAI BADIYABHAI,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13065	FA/190/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRUBEN HIRIYABHAI,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13066	FA/191/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PUNIYABHAI DEVLABHAI,GUJARAT MINERAL DEV.CORP.LTD.	
13067	FA/192/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF KOTWAL ABHLA ALIAS ABHISING VASIR,MANSUKHBHAI ABHLA,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13068	FA/193/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ROOPSING TRIKAMBHAI,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13069	FA/194/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRUBEN HIRIYABHAI,RAMSING BHAILALBHAI,JIVIBEN BHAILALBHAI,GUJARATMINERAL DEV. COP.LTD.	,MR KM SHETH
13070	FA/195/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LALLUBHAI CHHITIYABHAI,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13071	FA/196/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF JEKAN BHAILA :,UJIBEN W/O. JEKAN BHAILA,GAMBHIRBHAI JEKAN,SUKANBHAI JEKAN,BAVARBHAI JEKAN,ANANDIBEN JEKAN,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13072	FA/197/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JETHABHAI JATARBHAI,KANCHANBHAI JATARBHAI,GUJARAT MINERAL DEV.CORP.LTD.	,MR KM SHETH
13073	FA/207/2004	18/03/2016	GAURIBEN THAKARSI PRAJAPATI,THAKARSI MOTIBHAI PRAJAPATI	MR NM KAPADIA	NATHUSING MAKANSING CHAUHAN,MAVJIBHAI KHMJIBHAI PATEL DECD.THRO'HIS HEIRS,MADHURI MAVJIBHAI PATEL,HIREN MAVJIBHAI PATEL,VINUBAHEN,WD/O MAVJIBHAI KHIMJIBHAI PATEL,ORIENTAL INSURANCE CO LTD.,PRAKASH RAMANLAL MODI,NEW INDIA ASSURANCE CO LTD,ABDULABHAI KALUBHAI DESAI	,SERVED BY AFFIX. (R),MS LILU K BHAYA,(MR MAULIK J SHELAT)
13074	FA/211/2004	27/11/2008	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	PREMAJIBHAI BHOJABHAI HARIJAN,KAMALABEN PREMJIBHAI HARIJAN,KESHARBHAI SUMARBHAI SANDHI,JAVEDBHAI AHMEDBHAI GHANCHI	
13075	FA/212/2004	16/03/2009	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	HANSABEN DILIPJI CHAVADA,MINOR PRAKASHBEN DILIPJI CHAVADA,MINOR RAJPALSINH CHAVADA,MINOR YUVRAJSINH DILIPJI CHAVADA,NAVUJI SONUJI CHAVADA,NAVUBA NAVUJI CHAVADA,RAMJIBHAI VAGHABHAI AYAR,RATIBEN RUPA GOGAL GANGA,NEW INDIA ASSURANCE CO LTD.	RULE UNSERVED,MR HEMANT S SHAH,MR.RAJESH B SONI,MR AMRISH S BAROT
13076	FA/214/2004	02/12/2010	UNITED INDIA INSURANCE CO LTD.,	MS MEGHA JANI	MANIBEN MOHANBHAI,MINOR DINESH MOHAN, THRO'MANIBEN MOHANBHAI,MINOR HIRAN MOHAN THRO'MANIBEN MOHANBHAI,MINOR MANISHA MOHAN,THRO' MANIBEN MOHANBHAI,MINOR NILESH MOHAN THRO'MANIBEN MOHANBHAI,SATARBHAI GULAM HUSSAIN CHAUHAN,SIDIBHAI GANDABHAI KOLI,VARUBEN SIDIBHAI	RULE NOT RECD BACK,MR AMAR D MITHANI
13077	FA/215/2004	28/03/2012	UNITED INDIA INSURANCE CO LTD.,	MS MEGHA JANI	SAMINABEN BASIRBHAI,PARSABEN ALIMAHMAD,SAZID ALIMAHMAD,SATARBHAI GULAMHUSEN CHAUHAN C/O. PRAMODBHAI SHAMJIBHAI	RULE SERVED,MR AMAR D MITHANI
13078	FA/216/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JAYANTILAL MOHANLAL,EXECUTIVE ENGINEER	,MR MD VAKIL
13079	FA/217/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIJAN UKA TALSHIBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13080	FA/218/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARSN THOBHAN MANSUKH THOBHAN,EXECUTIVE ENGINEER	,MR MD VAKIL
13081	FA/219/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAGJIVAN DAYABHAI CHANDUBHAI DAYABHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13082	FA/220/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARJIBHAI SIVABHAI,SINCE DECEASED THRO' HIS HEIRS & LRS,TALSHIBHAI HIRABHAI,PARVATIBEN HIRABHAI C/O,NARSINHBHAI MERAJBHAI,DURGABEN HIRABHAI C/O,R.K.DELVADIYA.,EXECUTIVE ENGINEER	,MR MD VAKIL
13083	FA/221/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHIMANLAL KESHAVLAL,EXECUTIVE ENGINEER	,MR MD VAKIL
13084	FA/222/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAROTTAMBHAI KALUBHAI , SANTABEN, RANCHHODBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13085	FA/223/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI VASHRAMBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13086	FA/224/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAYABHAI RAMJIBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,SHANTABEN DAHYABHAI WD/O DAHYABHAI LAKHTARIA,GOVINDBHAI DAHYABHAI,NARSHIBHAI DAHYABHAI,JAGJIVANBHAI DAHYABHAI,KANCHANBEN DAHYABHAI,LILABEN DAHYABHAI,LABHUBEN DAHYABHAI,DURGABEN DAHYABHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13087	FA/225/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHABHAI CHATURBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,GUNVANTRAY JETHABHAI,RAMESHBHAI JETHABHAI,SHANTABEN JETHABHAI WD/O JETHABHAI CHATURBHAI,KANCHANBEN JETHABHAI,KUMUDBEN JETHABHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13088	FA/226/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALJIBHAI GORDHANBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,ZABUBEN LALJIBHAI (DECEASED) WD/O LALJIBHAI GORDHANBHAI,DHIRUBHAI LALJIBHAI,CHAMANBHAI LALJIBHAI,NAROTTAMBHAI LALJIBHAI,MADHUBEN LALJIBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13089	FA/227/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI KHUSHALBHAI BARDI / PATEL,SINCE DECEASED THRO'HEIR,SHARDABEN RAMJIBHAI WD/O RAMJIBHAI KHUSHALBHAI,HASMUKHBHAI RAMJIBHAI,JYOTSANABEN RAMJIBHAI,MADHUBEN RAMJIBHAI,KUNDANBEN RAMJIBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13090	FA/228/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI DHARAMSHI BHAGWAN,EXECUTIVE ENGINEER	,MR MD VAKIL
13091	FA/229/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BECHARBHAI SHIVABHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13092	FA/230/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAVINCHANDRA MOTIBHAI,PURIBEN MOTIBHAI,THE EXECUTIVE ENGINEER	,MR MD VAKIL
13093	FA/231/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NARANBHAI GOGJIBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13094	FA/232/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NATVARBHAI KUNVARJIBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13095	FA/233/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL SANKERBHAI DHARAMSHIBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13096	FA/234/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF KANTILAL MOHANLAL -,DURGABEN KANTILAL,ASHOKKUMAR KANTILAL,THE EXECUTIVE ENGINEER	,MR MD VAKIL
13097	FA/235/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALIBEN MANJIBHAI,NATVARLAL MANJIBHAI,MANSUKHLAL MANJIBHAI,DINESHBHAI MANJIBHAI,THE EXECUTIVE ENGINEER	,MR MD VAKIL
13098	FA/236/2004	24/09/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL JERAMBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13099	FA/239/2004	06/12/2014	GSRTC,	MRS VASAVDATTA BHATT	DECD.RANCHODBHAI RAMJIBHAI KAMATH'S LEGAL HEIRS,BHAVNABEN RANCHHODBHAI KAMATH,MINOR ASHO RAMCHHODBHAI KAMATH,MINOR SAILESH RANCHHODBAI KAMATH,MINOR NILESH RANCHHODBHAI KAMATH,RAMBHAI NANJIBHAI KAMATH,RALIYABEN RAMBHAI KAMATH,VASRAMBHAI JIVRAJBHAI PATEL	,RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13100	FA/240/2004	06/12/2014	GSRTC,	MRS VASAVDATTA BHATT	DECD. PRAVINKUMAR POPATLAL CHAUHAN THRO' LRS,SHILABEN PRAVINKUMAR CHAUHAN,MINOR GUJAN PRAVINKUMAR CHAUHAN,MINOR GEET PRAVINKUMAR CHAUHAN,POPATLAL ARJANBHAI CHAUHAN,LILABEN POPATLAL CHAUHAN,VASRAMBHAI JIVRAJBHAI PATEL,LEGAL HEIRS OF DECD. RANCHHODBHAI RAMJIBHAI,BHAVNABEN RANCHHODBHAI KAMAT,RAMJIBHAI RANCHHODBHAI KAMAT,RALAYATABEN RAMBHAI KAMAT	,RULE NOT RECD BACK,RULE SERVED,MR DIVYESH SEJPAL
13101	FA/241/2004	27/03/2017	GSRTC,	MRS VASAVDATTA BHATT	GHUGHABHAI VAJABHAI KASOTIA,VASRAMBHAI JIVABHAI PATEL	RULE SERVED
13102	FA/244/2004	20/06/2013	MULUBHA BHUPATSINH GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	HEIRS OF DECD.NIRMALSINH @ NIRUBHA SARDARSINH GOHIL,SAJJANBA NIRMALSINH GOHIL,VIRAMDEV NIRMALSINH GOHIL,ANOPSINH NIRMALSINH GOHIL	,MR TH SOMPURA
13103	FA/245/2004	26/06/2015	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HEIRS OF DECD. SURJEETSINH KAMALSING AHLUWALIYA,GEETABEN SURJEETSINH AHLUWALIYA,KAMALSING T. AHLUVALIYA,USHABEN KAMALSING AHLUWALIYA,SHRI RAMESHCHANDRA C.AGRAWAL,ATULCHANDRA SHRIKRUSHNA JALGANIKAR	,DELETED,RULE NOT RECD BACK,RULE SERVED,MR NILESH A PANDYA,MR MTM HAKIM
13104	FA/246/2004	26/06/2015	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	DAYALJIBHAI BECHARBHAI SOLANKI,LABHUBEN DAYALJIBHAI SOLANKI,RAMESHCHANDRA C.AGRAWAL,ATULCHANDRA SHRIKRUSHNA JALGANIKAR	DELETED,RULE SERVED,RULE UNSERVED,MR NILESH A PANDYA,MR MTM HAKIM
13105	FA/247/2004	24/06/2013	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	VAMAN VINODRAI BHATT,	(MR ASHISH D OZA)
13106	FA/248/2004	09/07/2013	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	OMKAR ENGINEERING CO.,	MR BS PATEL,MRS RANJAN B PATEL
13107	FA/291/2004	14/02/2012	BHANUBEN,WD/O CHAMANLAL HANSRAJBHAI MISTRI,BINAKUMARI D/O CHAMANLAL HANSRAJBHAI MISTRI	MR ABHIJIT P JOSHI	TRANSPORT MANAGER,AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR ADIL R MIRZA
13108	FA/351/2004	10/01/2008	VARSHABEN W/O DHARMENDRAKUMAR LAVJIBHAI SIDHDHAPURA,	(MR SUNIL C PATEL)	DHARMENDRAKUMAR LAVJIBHAI SIDHDHAPURA,	(MR PRAMTHESH D DAVE)
13109	FA/360/2004	20/10/2015	NATINAL INSURACE CO. LTD,	MR SUNIL B PARIKH	KANUBEN GANGDAS SONAGARA,KETAN VALLABHDAS MODI,SURENDRASINH AKHUBHA SODHA	RULE SERVED,MR RC KAKKAD,MR JM BUDDHBHATTI
13110	FA/362/2004	26/06/2015	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	NIKHIL AMRUTLAL VEDANT MINOR,DRIVE OF THE JEEP NO.GJ-12-B-8837,RAVJI GOVIND RABADIA,SHAILESH SAMBHULAL JOSHI,INSURER OF THE RICKSHAW	,RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH)
13111	FA/363/2004	26/06/2015	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	AMRUTLAL THAKARSHI VEDANT,DRIVE OF THE JEEP NO.GJ-12-B-8837,RAVJI GOVIND RABADIA,SHAILESH SAMBHULAL JOSHI,INSURER OF THE RICKSHAW	,RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH)
13112	FA/364/2004	26/06/2015	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	KAILSHBEN THAKARSHI VEDANT,DRIVE OF THE JEEP NO.GJ-12-B-8837,RAVJI GOVIND RABADIA,SHAILESH SAMBHULAL JOSHI,INSURER OF THE RICKSHAW	,RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13113	FA/365/2004	26/06/2015	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	JYOTSNABEN THAKERSHI VEDANT,DRIVE OF THE JEEP NO.GJ-12-B-8837,RAVJI GOVIND RABADIA,SHAILESH SAMBHULAL JOSHI,INSURER OF THE RICKSHAW	,RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH)
13114	FA/366/2004	25/09/2008	KAMALKUMAR MAHAVIRPRASAD JAIN (CHHABDA),ANILKUMAR MAHAVIRPRASAD (CHHABDA),MAHAVIRPRASAD JAIN (CHHABDA)	(MR DHIRENDRA MEHTA)	KALPANABEN UMESHKUMAR VYAS,UMESHBHAI HARKANTBHAI VYAS	RULE SERVED,MR ASHISH M DAGLI
13115	FA/367/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKLAL AMBALAL PANDYA,	RULE SERVED
13116	FA/369/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWAR FULA PATEL CORRECTION MADE AS PER APPLN. HEIRS OF,	RULE NOT RECD BACK
13117	FA/370/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT GOPALDAS,	RULE SERVED
13118	FA/371/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHOTABHAI DHULABHAI HEIRS OF THE DECD.-CHIMANBHAI CHOTABHAI,	RULE SERVED
13119	FA/372/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI DIPSANGBHAI,	RULE SERVED
13120	FA/373/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI VITTHALBHAI,	RULE SERVED
13121	FA/377/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRA JAGGANNATH,	RULE SERVED
13122	FA/379/2004	14/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKTABEN KANUBHAI THRO' HER P.O.A. HARSHAD,	RULE SERVED
13123	FA/382/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VIRAMBHAI PUNIYABHAI DECD.THROUGH THE LRS,BHARMAL VIRAMBHAI,RADHIBEN VIRAMBHAI,BALUBHAI VIRAMBHAI,JESANGBHAI PUNIYABHAI,NANDUBEN D/O. PUNIYABHAI DECD.THROUGH THE LRS,AMARIBEN MOTIBHAI,KAPILABEN MOTIBHAI,GOMTIBEN MOTIBHAI,VITTHALBHAI PUNIYABHAI,RAMANBHAI PUNIYABHAI,GUJ. MINERAL DEV. COP. LTD.	,MR SP HASURKAR,MR KM SHETH
13124	FA/383/2004	01/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VIRAM PUNIYA VASAVA DECD.THROUGH THE LRS,BHARMAL VIRAMBHAI,RADHIBEN VIRAMBHAI,BALUBHAI VIRAMBHAI,JESANG PUNIYA VASAVA,NANDUBEN PUNIYA DECD.THROUGH THE LRS,AMARIBEN MOTIBHAI,KAPILABEN MOTIBHAI,GOMTIBEN MOTIBHAI,GUJARAT MINERAL DEV. COP.LTD.	,MR SP HASURKAR,MR KM SHETH
13125	FA/386/2004	20/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	DAMUBHAI DEVJIBHAI TANDEL,MINOR NIMESH DAMUBHAI TANDEL THRO'DAMUBHAI D TANDEL,MINOR VIGNESH DAMUBHAI TANDEL THRO'DAMUBHAI D TANDEL,MINOR BHUMIKA DAMUBHAI TANDEL THRO'DAMUBHAI D TANDEL,BHIKHUBHAI RAVUBHAI HALPATI,RATILAL NANUBHAI PATEL	RULE SERVED,MR AMIT V THAKKAR,MR P A MEHD
13126	FA/387/2004	23/04/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SHARDABEN POPATBHAI PARMAR,MINOR SONALBEN POPATBHAI PARMAR,MINOR BHAVESHBHAI POPATBHAI PARMAR,MINOR JIGNABEN POPATBHAI PARMA,DHANJIBHAI BHIMJIBHAI PARMAR,KASHIBEN DHANJIBHAI PARMAR,RAJENDRASINH CHANDANSINGH @ RANJITSINH DEL CT.ORD.12-3-12.,INDRAVADAN JAYSWAL	DELETED,RULE SERVED,MR MTM HAKIM
13127	FA/388/2004	23/03/2012	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	KOKILA VASHRAMBHAI KOLIPATEL,HARSHADBHAI VAHRAMBHAI KOLI PATEL,NAYNA VASHRAMBHAI KOLIPATEL,LAKSHMANSINH RAMSINH ZALA,CHAMPAKLAL C. RAMI,THE AGENT BANK OF BARODA	RULE SERVED,MR MA BUKHARI,MR ANAND R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13128	FA/397/2004	16/08/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	NISHABEN PANKAJBHAI,M/O DECD. PANKAJ SHAH,PANKAJBHAI RATANLAL SHAH,F/O DECD.PANKAJ SHAH,MINOR SHREERAJ,B/O DECD. RAJ PANKAJ SHAH,JAYANTIBHAI TEDABHAI SOLANKI,BATUKBHAI KHODABHAI SOLANKI (DELETED BELOW ORDER EXH.14),SURESHBHAI JINABHAI CHAVDA	DELETED,RULE SERVED,RULE SERVED BY DS,NANAVATI & NANAVATI
13129	FA/398/2004	16/08/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	JAIMINIBEN HARISH THANAWALA, WD/O DECD.HARISH THANAWALA,NIHAR HARISH THANAWALA,MINOR DARSHINI HARISH THANAWALA,JAYANTIBHAI TEDABHAI SOLANKI,BATUKBHAI KHODABHAI SOLANKI,SURESHBHAI JINABHAI CHAVDA,HASMUKHBHAI THAKORDAS THANAWALA,SUMANBEN HASMUKHBHAI THANAWALA	DELETED,RULE SERVED,RULE SERVED BY DS
13130	FA/402/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GANDABHAI KUVARABHAI,MERABHAI GANDABHAI,THOBHANBHAI GANDABHAI,BHAVUBHAI GANDABHAI,VELSHIBHAI GANDABHAI	,MR NITIN M AMIN
13131	FA/405/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELSHIBHAI MOTIBHAI,	MR NITIN M AMIN
13132	FA/409/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI DADABHAI SINCE DECD. THRO'HIS HEIRS,AMARBABEN W/O KODABHA DADABHAIDELETED AS PER COURT'S ORDER,NAKUBHAI KHODABHAI,MANKUBEN KHODABHAI,GAJRABEN GABRUBHAI	,DELETED,MR NITIN M AMIN
13133	FA/412/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TALSHIBHAI ARJANBHAI,	MR NITIN M AMIN
13134	FA/413/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD BHIKHABHAI POLABHAI,	MR NITIN M AMIN
13135	FA/415/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD BHARABHAI KUNVARBHAI DECD. THRO' HIS HEIRS,NAGJIBHAI BHARABHAI DECD. THRO' HIS HEIRS,RAIYABEN NAGJIBHAI,PUNABHAI NAGJIBHAI,LAKHABHAI NAGJIBHAI,KARSANBHAI NAGJIBHAI,DHANIBEN HARJIBHAI,RAJABHAI NAGJIBHAI,CHAUTHIBEN VASRAMBHAI,NAJABHAI NAGJIBHAI,MADHIBEN DHARMABHAI	,MR NITIN M AMIN
13136	FA/418/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASRUBHAI MULABHAI,	MR NITIN M AMIN
13137	FA/419/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD MULJIBHAI VIBHABHAI,	MR NITIN M AMIN
13138	FA/423/2004	08/09/2008	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMKUBHAI BHANABHAI'S P.O.A. HOLDER JINUBHAI MATRABHAI,	MR NITIN M AMIN
13139	FA/425/2004	24/04/2012	MANUGAR RUPGAR GOSAI,HANSABEN MANUGAR GOSAI	MR AJ YAGNIK,MR MANOJ SHRIMALI	BHAVIN PRAVINCHANDRA PATEL,MAHOMMED HANIF HAJI MAHOMED YUSUF,UNITED INDIA ASSURANCE CO LTD.	RULE SERVED,(MR HASMUKH THAKKER)
13140	FA/432/2004	07/05/2012	ORIENTAL INSURANCE CO LTD.,	MS LILU K BHAYA	SHARDABEN W/O KARSANBHAI CHUNILAL VASAVA,MINOR SURESHBHAI KARSANBHAI VASAVA,MINOR JAGDHISHBHAI KARSANBHAI VASAVA,CHUNILAL ANOPBHAI VASAVA DEL. AS PER CT.ORD.DT.24/4/12,PAMMAMUNI EMPAT ERAM,MI.THI.RAJENDRAN	DELETED,RULE SERVED,MR MTM HAKIM
13141	FA/433/2004	29/10/2015	ORIENTAL INSURANCE CO LTD.,	MS LILU K BHAYA	HAMIDA JITSINH RANA,ISHWARSINH JITSINH RANA THRO',FATUBA RAYSING RANA,DIPAKBHAI NARANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,PAMMAMUNI EMPAT,MI. THI. RAJENDRAN	RULE SERVED,MR NAGESH C SOOD,MR SP MAJMUDAR
13142	FA/485/2004	25/08/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	BHARITBEN RAMANLAL PATEL,MINOR SHRUTIBEN RAMANLAL PATEL,MINOR RAJKUMAR RAMANLAL PATEL,LAXMIBEN DAHYABHAI PATEL,DALPATSINH AMARSINH MEDAFIA	DELETED,MR AMIT N PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13143	FA/486/2004	27/06/2008	LEGAL HEIRS OF DECD. KANTILAL GORDHANDAS VITHLANI,SUSHILABEN KANTILAL VITHLANI,PRADIPBHAI KANTILAL VITHLANI,PARESHBHAI KANTILAL VITHLANI,ASHWINBHAI KANTILAL VITHLANI,NILESHBHAI KANTILAL VITHLANI	MR PREMAL S RACHH	UNITED INDIA INSURANCE CO.,DARSHANSINH AJAIBSINH SHIKH	RULE SERVED,MS HINA DESAI
13144	FA/492/2004	13/03/2012	SHAILESHKUMAR JERAJBHAI,	(MR KISHOR M PAUL)	BHUPATBHAI KESHARBHAI GONDALIA,SURESHKUMAR DEVRAJBHAI JASANI,ARVIND LALJIBHAI JASANI,ORIENTAL INSURANCE CO LTD.,VINUBHAI MAGANBHAI PATEL,PATEL NARSHIBHAI GHELABHAI,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR RAJNI H MEHTA,MS SONAL D VYAS
13145	FA/493/2004	13/03/2012	SURESHKUMAR DEVRAJBHAI JASANI,	(MR KISHOR M PAUL)	BHUPATBHAI KESARBHAI GONDALIA,ARVINDLAL JIBHAI JASANI,ORIENTAL INSURANCE CO LTD.,VINUBHAI MAGANBHAI PATEL,PATEL NARSIBHAI GHELABHAI,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR RAJNI H MEHTA,MS SONAL D VYAS
13146	FA/494/2004	13/03/2012	LALITKUMAR HARSUKHBHAI JASANI,	(MR KISHOR M PAUL)	BHUPATBHAI KESHARBHAI GONDALIA,SURESHKUMAR DEVRAJBHAI JASANI,ARVIND LALJIBHAI JASANI,ORIENTAL INSURANCE CO LTD.,VINUBHAI MAGANBHAI PATEL,PATEL NARSHIBHAI GHELABHAI,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR RAJNI H MEHTA,MS SONAL D VYAS
13147	FA/495/2004	13/03/2012	HANSABEN JERAJBHAI PATEL,RAJESHKUMAR JERAJBHAI PATEL,SHAILESHKUMAR JERAJBHAI PATEL,BHARATKUMAR JERAJBHAI PATEL,SONAL JERAJBHAI PATEL	(MR KISHOR M PAUL)	BHUPATBHAI KESHARBHAI GONDALIA,SURESHKUMAR DEVRAJBHAI JASANI,ARVIND LALJIBHAI JASANI,ORIENTAL INSURANCE CO LTD.,VINUBHAI MAGANBHAI PATEL,PATEL NARSHIBHAI GHELABHAI,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR RAJNI H MEHTA
13148	FA/496/2004	06/04/2017	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PRATAPBHAI DEVJIBHAI THAKARDA DECD.THROUGH THE LRS,LAXMIBEN WD/O PRATAPBHAI THAKARDA,MAEHS S/O PRATPBHAI TAKHARDA THROUGH R-1/1,SONAL D/O PRATAP THAKARDA THROUGH R-1/1,KAILAS D/O PRATAP THAKRDA THROUHG R-1/1,SHEELA D/O PRATAP THAKRDA THROUGH R-1/1,MOHMAD HANIF PIRBHAI MARGHAWALA	,RULE SERVED,MR DIPEN C SHAH
13149	FA/497/2004	28/03/2012	GSRTC,	MS ROOPAL R PATEL	CHANDRAMUKHI SURENDRAKUMAR PRAJAPATI,MINOR AJAY SURENDRAKUMAR,RAGHUVIR MATARUBHAI PRAJAPATI,RAMABEN RAGHUBIRBHAI PRAJAPATI,MINOR AMAR SURENDRAKUMAR,KAMLESHBHAI NAGINBHAI PATEL	MR DN PANDYA,(MR MAULIK J SHELAT)
13150	FA/498/2004	16/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	SHABBIRBHAI IBRAHIMBHAI CHHIPA,MAGANBHAI BUDHABHAI THAKORE,JASHWANTGIRI HARDEVGIRI GONSAI,THE ORIENTAL INSURANCE CO.	RULE SERVED,UNSERVED EXPIRED (R),(MR SK BUKHARI),MR KK NAIR
13151	FA/500/2004	05/07/2017	ORIENTAL INSURANCE CO.LTD.,	MR R G DWIVEDI	HEIRS OF REP.OF VIRBAHADUR GURKHA,RUPKALADEVI VIRBAHADUR GURKHA,KRISHNA VIRBAHADUR GURKHA,SITA VIRBAHADUR GURKHA,RITA VIRBAHADUR GURKHA,BAMKUMARI VIRBAHADUR GURHA,MANBAHADUR VIRBAHADUR GURKHA,KUM. LAXMI VIRBAHADUR GURKHA,RAMPRASAD VIRBAHADUR GURKHA,CHEMICAL & RESINS LTD.(CRPL)	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
13152	FA/505/2004	24/04/2012	SUNANDABEN,WD/O KANTILAL DENIAL VASAVA,RAJIVKUMAR KANTILAL BHAGAT,RUPABEN KANTILAL BHAGAT	MR JOY MATHEW	NIRBHAYKUMAR KANTILAL SHAH,HARISINH RUPSINH PADHIYAR,UNITED INDIA INSURANCE CO LTD.	(MR PN BAVISHI),MS MEGHA JANI
13153	FA/506/2004	24/04/2012	NARMADABEN,WD/O JAYANTILAL DENIAL BHAGAT VASAVA,RAJESH JAYANTILAL BHAGAT,MUKESH JAYANTILAL BHAGAT,SURESH JAYANTILAL BHAGAT,RATANBEN DENIAL BHAGAT	MR JOY MATHEW	NIRBHAYKUMAR KANTILAL SHAH,HARISINH RUPSINH PADHIYAR,UNITED INDIA INSURANCE CO LTD.,SUNANDABEN HIMMATLAL BHAGAT,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,(MR PN BAVISHI),MS MEGHA JANI
13154	FA/514/2004	28/09/2018	RAMANUJ GOVINDACHARYA,	UNSERVED EXPIRED (N)	BABULAL PADMAJI PARMAR,DIED,SARTANBHAI HARJIBHAI DESAI THRO'HIS HEIRS,KANJI SARTAN,JIBHAI SARTANBHAI,GEMAR SARTANBHAI,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,DELETED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13155	FA/516/2004	12/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMESHBHAI JAGJIVANDAS CHAUHAN(DARJI),INDIRABEN RAMESHBHAI CHAUHAN (DARJI),MANGALSINH AMARSINH RATHOD	MS KRUTI J VORA,HL PATEL ADVOCATES
13156	FA/517/2004	09/05/2012	SHANTABEN,WD/O GIVINDBHAI GAGJIBHAI LOHIYA,HARSHADKUMAR GOVINDBHAI LOHIYA,MINOR DIPAKKUMAR GOVINDBHAI LOHIYA,MINOR HEMRAJBHAI GOVINDBHAI LOHIYA,GAGJIBHAI DEVSIBHAI LOHIYA,MOTILAL GAGJIBHAI LOHIYA	MR HEMANT S SHAH	IDRISH ABDULLA KURESHI,D.B.CHAVDA,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED BY DS,MS KARUNA V RAHEVAR
13157	FA/526/2004	27/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL JAGUBHAI KHODIDAS,PATEL PANKAJKUMAR SOMABHAI,PATEL KANTIBHAI KHODIDAS (F.A.DISPOSED OF QUA THIS,PATEL LILABEN KHODIDAS,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
13158	FA/527/2004	22/09/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL RANCHHODBHAI UGARABHAI (DECD THRO'L.R.,PATEL JAYANTIBHAI RANCHHODBHAI,PATEL CHANDUBHAI RANCHHODBHAI,PATEL MUKESHBHAI RANCHHODBHAI,SPL.LAQ OFFICER	,RULE SERVED,UNSERVED EXPIRED (R)
13159	FA/528/2004	22/09/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL AMBALAL SOMABHAI,PATEL LAXMIBEN AMBALAL,SPL. LAQ OFFICER,	RULE SERVED
13160	FA/529/2004	27/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL AMBALAL GANGARAM,PATEL HIRABEN AMBALAL SINCE DECD. THRO'HIS HEIRS,PATEL MAHENDRABHAI S/O PATEL HIRABEN AMBALAL,PATEL DILIPBHAI S/O PATEL HIRABEN AMBALAL,THE SPL. LAQ OFFICER,	,RULE SERVED
13161	FA/530/2004	13/01/2020	GENERAL MANAGER MEHSANA PROJECT,	MS KJ BRAHMBHATT	THAKORE FULAJI TALAJI DECD., THRO' HEIRS AND L/R,MIRATBEN FULAJI WD/O FULAJI TALAJI THAKORE,AGARAJI FULAJI THAKORE S/O FULAJI TALAJI THAKORE,SOMAJI FULAJI THAKORE S/O FULAJI TALAJI THAKORE,MATHURJI FULAJI THAKORE S/O FULAJI TALAJI THAKORE,BHIKHIBEN FULAJI THAKORE D/O FULAJI TALAJI THAKORE,MASHRABEN FULAJI THAKORE D/O FULAJI TALAJI THAKORE,BAIBABEN FULAJI THAKORE D/O FULAJI TALAJI THAKORE,SPECIAL LAQ OFFICER	,DELETED,RULE SERVED
13162	FA/544/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI AMTHA:THR'HEIPATEL MANILAL ISHWARBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13163	FA/545/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL NARENDRAKUMAR LALJIBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13164	FA/546/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL HIMATLAL TRIBHOVANDASH,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13165	FA/547/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL KANTILAL VANMALIDASH,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13166	FA/548/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL NAGARBHAI SHIVABHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13167	FA/549/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL RATILAL SHIVABHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13168	FA/550/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL DHANJI PRAGJIBHAI,PATEL CHAMANLAL PRAGJIBHAI,PATEL PARVATIBEN PRAGJIBHAI,THE EXECUTIVE ENGINEER	,MR MD VAKIL
13169	FA/551/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HIMATBHAI TRIBHOVANBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,HASUMATIBEN HIMMATBHAI WD/O HIMMATBHAI,JAYESHKUMAR HIMMATBHAI,MAHESHKUMAR HIMMATBHAI,PRAKASHKUMAR HIMMATBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	
13170	FA/552/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL THOBHAN THAKERSHIBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13171	FA/553/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KESHAVJI AMARSHIBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,RAMNIKBHAI KESHAVJIBHAI,BHIKHALAL KESHAVJIBHAI,KANCHANBEN KESHAVJIBHAI,LALITABEN KESHAVJIBHAI,HIRABEN KESHAVJIBHAI,SHANTABEN KESHAVJIBHAI WD/O KESHAVJIBHAI AMARSHIBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	
13172	FA/554/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL JERAMBHAI JADAVJIBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13173	FA/555/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL SANKERJI RAVJI,SINCE DECEASED THRO'HIS HEIRS & LRS.,BHIKHABHAI SHANKARBHAI,RANCHHODBHAI SHANKARBHAI,CHAMPABEN SHANKARBHAI,LALITABEN SHANKARBHAI,MUKTABEN SHANKARBHAI,VASUBEN SHANKARBHAI,GODAVARIBEN SHANKARBHAI WD/O SHANKARJI RAVJI,EXECUTIVE ENGINEER SARDAR SAROVAR	
13174	FA/556/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL VASTA HANSRAJBBHAI,SINCEDECD.THRU HIS HEIRS & L.RS.,ZABUBEN WD/O VASTABHAI PATEL,BHIKHABHAI S/O VASTABHAI PATEL,SHANTILAL S/O VASTABHAI PATEL,RAMNIKBHAI S/O VASTABHAI PATEL,SHARDABEN D/O VASTABHAI PATEL,LABHUBEN D/O VASTABHAI PATEL,KAMUBEN D/O VASTABHAI PATEL,JAYABEN D/O VASTABHAI PATEL,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13175	FA/557/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM DEVJI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13176	FA/558/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF RAMJI BHAGWAN - PATELJADAVJI RAMJI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13177	FA/559/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL GANDALAL BHAGWANBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13178	FA/560/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL JAGJIVAN DAYABHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13179	FA/561/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL BALDEVBHAI VANMALIBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13180	FA/562/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF PATEL VIRJIBHAI JAVEBHAI,MANJIBHAI VIRJIBHAI,PRANBHAI VIRJIBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR	,MR MD VAKIL
13181	FA/563/2004	24/09/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL LALITABEN MAHADEVBHAI,PATEL CHANDUBHAI MAHADEVBHAI,PATEL PRAVINBHAI MAHADEVBHAI,PATEL HASUMATIBEN MAHADEVBHAI,PATEL NARENBHAI MAHADEVBHAI,EXECUTIVE ENGINEER	,MR MD VAKIL
13182	FA/564/2004	12/03/2012	RAJUBHAI MANHARBHAI MACHHI,	MR MTM HAKIM	ABDULKARIM MOHMAD MUSA,YUNUSBHAI ADAMBHAI VORA,NEW INDIA ASSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED
13183	FA/565/2004	12/03/2012	SHANTABEN WD/O ASHABHAI BAKUBHAI,MINOR RAMILABEN ASHABHAI,MINOR SHAILESHBHAI ASHABHAI,DHANIBEN BABUBHAI UKEDABHAI,MINOR HEMANTBHAI ASHABHAI KHARVA	MR MTM HAKIM	ABDULKARIM MOHMAD MUSA,YUNUSBHAI ADAMBHAI VORA,NEW INDIA ASSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED
13184	FA/566/2004	12/03/2012	FAKIRBHAI RANCHHODBHAI MACHHI,SHANTABEN FAKIRCHAND MACHHI	MR MTM HAKIM	ABDULKARIM MOHMAD MUSA,YUNUSBHAI ADAMBHAI VORA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,RULE UNSERVED
13185	FA/567/2004	12/03/2012	MAFATBHAI BECHARBHAI MACHHI,SHANTABEN MAFATBHAI MACHHI	MR MTM HAKIM	ABDULKARIM MOHMAD MUSA,YUNUSBHAI ADAMBHAI VORA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,RULE UNSERVED
13186	FA/596/2004	17/01/2014	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	JYOTI TEXTILES LIMITED,	MR KM PARIKH
13187	FA/599/2004	17/09/2008	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	BALDEVBHAI RANCHHOBHAI PATEL,	RULE UNSERVED

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13188	FA/601/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL DASHRATHBHAI PURSHOTTAM,	MR MD VAKIL
13189	FA/602/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	THAKOR SARDARJI JETHAJI,	MR MD VAKIL
13190	FA/603/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	THAKOR MANSANGJI AKHAJI,	MR MD VAKIL
13191	FA/604/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL ATMARAM SHIVDAS,	MR MD VAKIL
13192	FA/605/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL ISHWARBHAI GHELABHAI,	MR MD VAKIL
13193	FA/606/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL CHHANALAL HARGOVANDAS,	MR MD VAKIL
13194	FA/607/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	THAKOR KADAVAJI BECHARJI,	MR MD VAKIL
13195	FA/608/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL JOITARAM NARANBHAI,	MR MD VAKIL
13196	FA/609/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	THAKOR BABUJI RATAJI,	MR MD VAKIL
13197	FA/610/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	THAKOR ISHWAARJI GOBARJI,	MR MD VAKIL
13198	FA/611/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL PUNJIRAM PRABHUDAS,	MR MD VAKIL
13199	FA/612/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL SANKUBEN CHHANALAL,	MR MD VAKIL
13200	FA/613/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	THAKOR DALSANGJI KACHARAJI,	MR MD VAKIL
13201	FA/614/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL ADIBEN RAMJIBHAI,	MR MD VAKIL
13202	FA/615/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL SHANKERLAL NARSINHDAS,	MR MD VAKIL
13203	FA/616/2004	07/12/2010	DEPUTY COLLECTOR LAND ACQUISITION,	GOVERNMENT PLEADER	PATEL RAMNARAYAN PURSHOTTAM,	MR MD VAKIL
13204	FA/636/2004	22/03/2011	PROJECT MANAGER,	MS KJ BRAHMBHATT	PATEL PRAHALDBHAI CHELDAS,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR AMIT C NANAVATI
13205	FA/637/2004	22/03/2011	PROJECT MANAGER,	MS KJ BRAHMBHATT	PATEL BABUBHAI PUNJIRAM,DISTRICT COLLECTOR	,GOVERNMENT PLEADER
13206	FA/638/2004	22/03/2011	PROJECT MANAGER,	MS KJ BRAHMBHATT	PATEL MANIBHAI RANCHHODBHAI SINCE DECD. THRO',PATEL PURIBEN MANILAL,PATEL MANGUBEN MANILAL,DISTRICT COLLECTOR	,GOVERNMENT PLEADER,MR AMIT C NANAVATI
13207	FA/647/2004	17/06/2013	KANTABEN GOVINDBHAI PATEL,RAMANBHAI GANESHBHAI PATEL	GIRISH K PATEL	MANILAL SHANKERLAL SUTHAR,RAMANBHAI GANESHBHAI PATEL TRANSPOSITION AS PER COURT'S	,(MR MB GANDHI),MR AN PATEL
13208	FA/648/2004	23/03/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	SITABEN WD/O RAMABHAI BABABHAIVAGHELA,KANAIYALAL RAMABHAI VAGHELA,TARABEN RAMABHAI VAGHELA,GITABEN RAMABHAI VAGHELA,ANANDIBEN RAMABHAI VAGHELA,SURESHKUMAR RAMABHAI VAGHELA,KANTILAL CHHAGANJI MAKWANA DELETED CT.JUDJMENTDTD.23-3-12,THAKOR DALPATJI HALAJI	RULE SERVED,RULE UNSERVED,MR SIKANDER SAIYED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13209	FA/650/2004	19/01/2012	UNION OF INDIA,BHUPSINGH HOSIYARSINGH BHATEYA	MS MITA S PANCHAL,MS NAYNABEN K GADHVI	MANJI MULJI GARVA,VIRIBEN MAJI GARVA	MR CH VORA
13210	FA/651/2004	18/12/2012	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	HEIRS & LRS OF DECD.PRAVINSINHZALA PRAVINSINH RANUBHA,RANUBHA UDESING ZALA,JANAKBA RANUBHA ZALA,PRASANNBA PRAVINSINH ZALA,MINOR JALPADA PRAVINSINH ZALA,BAHADURSINH ANOPSINH ZALA,ANOPSINH UDESINH ZALA	,RULE SERVED,(MR BD KARIA)
13211	FA/659/2004	20/01/2014	G.S.R.T.C.,	MRS FALGUNI D PATEL	DEPUTY COLLECTOR,ADAM ABDUL SATTAR PATEL SINCE DECD THROUGH HIS HEIRS,AMINABIBI W/O ADAMBHAI PATEL,MUMTAJBIBI ADAM PATEL,IQBALBHAI ADAMBHAI PATEL,SALIMBHAI ADAMBHAI PATEL,ABDUL RAHIM ABDUL SATTAR PATEL,ISMAIL ABDUL SATTAR PATEL	GOVERNMENT PLEADER,MR PM BHATT,MR M T SAIYAD
13212	FA/660/2004	20/01/2014	G.S.R.T.C.,	MRS FALGUNI D PATEL	DEPUTY COLLECTOR,HEIRS OF DECD. DAYALJI PATEL,JAGUBHAI K. PATEL,SAVITABEN K. PATEL,LILABEN K. PATEL,MADHUBEN BHAGVANDAS PATEL,HARESHKUMAR BHAGVANDAS PATEL,HEIRS OF BHURABHAI DAYALJI PATEL,BAI REVABEN W/O BHURABHAI PATEL,SHANTILAL B. PATEL,MAGANBHAI B. PATEL,LILABEN B. PATEL,MANIBEN B. PATEL,MANILAL B. PATEL,JASAVANTBHAI B. PATEL,HEIRS OF DECD. JAGJIVANDAS KHEMABHAI PATEL,KAMALBEN J. PATEL,BAKULBHAI J. PATEL,DINESHBHAI J. PATEL,RITABEN J. PATEL	,GOVERNMENT PLEADER,MR PM BHATT,MR PUSHPADATTA VYAS
13213	FA/661/2004	20/01/2014	G.S.R.T.C.,	MRS FALGUNI D PATEL	DEPUTY COLLECTOR,CHIMANBHAI KUBERBHAI PATEL,MANUBHAI K. PATEL,JASODABEN K. PATEL	GOVERNMENT PLEADER,MR M T SAIYAD,(MR SANJEEV KUMAR)
13214	FA/688/2004	29/01/2014	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL BABUBHAI KUBERDAS PATEL VAS,,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR MD VAKIL
13215	FA/690/2004	30/08/2012	ROYAL CONSTRUCTION CO.,	MR KG SUKHWANI	UNION OF INDIA,	NOTICE SERVED,MR MUKESH A PATEL
13216	FA/691/2004	18/06/2013	HIRS OF DECD.BABUBHAI SHIVABHAI KOLI,GAURIBEN BABUBHAI KOLI,W/O DECD.,VIJAY BABUBHAI KOLI,NOW BECOMEMAJOR,MAHESH BABUBHAI KOLI,GITABEN BABUBHAI KOLI,GANGABEN SHIVABHAI KOLI	(MR SANDEEP N BHATT)	PASCHIM GUJARAT VIJ COMPANY LTD.,EXECUTIVE ENGINEER	RULE SERVED,MS LILU K BHAYA
13217	FA/692/2004	27/06/2013	UNION OF INDIA,	MR RAMNANDAN SINGH	BACHUBHAI CHANDULAL SHAH,ABHAYBHAI BACHUBHAI SHAH,MINALI BACHUBHAI SHAH,BHAVNA S SHAH	MR MAHESH B SHAH
13218	FA/696/2004	02/12/2011	BHIMJI RAMJI HIRANI,NARAN RAMJI HIRANI,HARISH RAMJI HIRANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	PASCHIM GUJARAT VIJ. CO. LTD.,SUPERINTENDING ENGINEER	RULE SERVED,MR DIPAK R DAVE
13219	FA/699/2004	06/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	HEIRS OF DECD.PATEL JAYANTILALSOMDAS,PATEL KANTABEN W/O JAYANTILAL,PATEL BHAILALBHAI S/O PATEL JAYANTILAL,PATEL MUKESHKUMAR S/O PATEL JAYANTILAL,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR RC JANI
13220	FA/700/2004	06/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	HEIRS OF DECD.PATEL MANILAL JIVIDAS,PATEL MANGUBEN W/O MANILAL JIVIDAS,PATEL SHANTIBHAI S/O PATEL MANILAL JIVIDAS,PATEL PRAHLADBHAI S/O PATEL MANILAL JIVIDAS,PATEL BALDEVBHAI S/O PATEL MAILAL JIVIDAS,PATEL VIDHNUBHAI S/O PATEL MANILAL JIVIDAS,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR RC JANI

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13221	FA/701/2004	06/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL BACHUBHAI JIVIDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR RC JANI
13222	FA/702/2004	06/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL NARSHINHBHAI KESHAVLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR RC JANI
13223	FA/703/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	ANILKUMAR S KAPADIYA,	MR IA PATEL
13224	FA/704/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	RAMANBHAI HARIBHAI JOSHI,	RULE UNSERVED
13225	FA/705/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	BHAGRAJ BACHCHHRAJ BOKADIYA,	RULE SERVED
13226	FA/706/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	BHABHUTMAL A JAIN,	RULE SERVED
13227	FA/707/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	KISHORBHAI B JAIN,	RULE SERVED
13228	FA/708/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	KIRTI STEEL CENTRE,	RULE SERVED
13229	FA/709/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	BHARATBHAI JOITARAM,	RULE SERVED
13230	FA/710/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	PLAST MOULD INDIA,	RULE SERVED
13231	FA/711/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	HIRABHAI K PATEL,	RULE SERVED
13232	FA/712/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	HITEN KRUSHNALAL PATEL,	RULE SERVED
13233	FA/713/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	RAMESHBHAI CHATURBHAI PATEL,	RULE SERVED
13234	FA/714/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	J.G.PATEL,	RULE SERVED BY DS
13235	FA/715/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	LALJIBHAI BHIKHABHAI CHAUHAN,	RULE SERVED
13236	FA/716/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	SATYANARAYAN SHRIRAM GUPTA,	RULE SERVED
13237	FA/717/2004	21/12/2015	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	ASHOKBHAI P LUHAR KAMDAR CORPORATION,	DS AFF.NOT FILED (R)
13238	FA/718/2004	23/12/2009	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	RASIKLAL LALLUBHAI SHAH,	MR HEMANT S SHAH
13239	FA/719/2004	23/12/2009	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	MACHHUKANTHA KADIA-DARJI GNATINI VADI BY ITS PRESIDENT,	MR DD CHUDASAMA,MR NISHITH P THAKKAR
13240	FA/720/2004	23/12/2009	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	RASIKLAL LALLUBHAI SHAH,	RULE SERVED
13241	FA/721/2004	23/12/2009	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	GUJARAT STATE TRANSPORT CORP.,	MS SEJAL K MANDAVIA
13242	FA/725/2004	19/06/2012	PRERANA W/O SANYAL SHAH D/O KALYANBHAI SHAH,	MR SS BELSARE	DR. SANYAL KANTILAL SHAH,	MR PR NANAVATI
13243	FA/726/2004	19/06/2012	PRERNA SANYAL SHAH D/O KALYANBHAI SHAH,	MR SS BELSARE	DR. SANYAL KANTILAL SHAH,	MR PR NANAVATI
13244	FA/727/2004	23/09/2008	BALVINDERSING ANNASING GILL,	MR DIPEN C SHAH	SHRI K.N.SONI,UNITED INDIA INSURANCE CO. LTD	RULE UNSERVED,MS HINA DESAI

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13245	FA/741/2004	18/10/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMARAJI HAJURJI THAKOR,	
13246	FA/742/2004	18/10/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDAJI SOMAJI THAKOR,	
13247	FA/743/2004	18/10/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYARA BHAI GOVABHAI RABARI DECD. THRO' L. HEIRS,BALDEVBHAI JAYARAMBHAI RABARI,DARAMSINHBHAI JAYARAMBHAI RABARI,KARAMSINHBHAI JAYARAMBHAI RABARI	
13248	FA/745/2004	17/06/2015	MINOR VRUSHAK S/O SHIRISHBHAI B.SHAH,	MS MITA S PANCHAL	SUBHASH O SHAH,ORIENTAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
13249	FA/746/2004	12/03/2012	SHNATIDEVI JAGDISHBHAI,	MR BHARAT JANI	SOHANLAL GANESHJI,RAMLAL GANESHJI,THE NEW INDIA ASSURANCE CO. LTD.	RULE UNSERVED,UNSERVED EXPIRED (R)
13250	FA/748/2004	27/03/2012	VITTHALBHAI RAMABHAI PATEL,	(MR MOHANBHAI DESAI)	G S R T CORPN,	MS ROOPAL R PATEL
13251	FA/754/2004	23/11/2015	JAGDHISHBHAI & CO.,	(MR NALIN K THAKKER)	ABDULRAFIK ABDULMAJID,KAILASHCHANDRA JAGANNATH RATHOD,NEW INDIA INSURANCE CO. LTD	RULE SERVED,MS SONAL D VYAS
13252	FA/755/2004	23/11/2015	JAGDHISHBHAI & CO.,GIRISHBHAI FULABHAI PARMAR	(MR NALIN K THAKKER)	THE NATIONAL INSURANCE CO.,ABDULRAFIK ABDULMAJID [DRIVER],KAILASH CHANDRA JAGANANTH RATHOD,NEW INDIA INSURANCE CO.,MAKWANA VIRAMBHAI JIVRAJBHAI	RULE SERVED,RULE UNSERVED,MS SONAL D VYAS,MS LILU K BHAYA
13253	FA/759/2004	05/03/2012	GENERAL MANAGER,UNION OF INDIA, GENERAL MANAGAER	MR PC MASTER	JETHABHAI MALABHAI PRAJAPATI SINCE DIED THR'LEGAL HEIRS,PRAKASHBHAI JETHABHAI PRAJAPATI,DIPAKBHAI JETHABHAI PRAJAPATI	,MR NILESH A PANDYA
13254	FA/760/2004	02/12/2010	RAMABEN WD/O CHANDRASINH BHAGABHAI @ BHAGWANSINH RAJPUT,RAJITSINH CHANDRASINH RAJPUT,UMEDSINH CHANDRASINH RAJPUT	MR YN RAVANI	PRAVIN BABUBHAI SANGANI,VINUBHAI HARIBHAI PATEL,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,MR KALPESH N SHASTRI
13255	FA/761/2004	14/02/2012	DAHYALAL MITHALAL JAIN,	MR ZUBIN F BHARDA	SITASHARAN BHAGVATIPRASAD MISHRA,	RULE SERVED,(MR SUNIL C PATEL)
13256	FA/767/2004	01/02/2019	ORIENTAL INSURANCE CO LTD.,	MR RITURAJ M MEENA	SEVANTIBEN GANGARAM KUNKANA,SONKI GANGARAM KUNKANA,MINOR LILABEN GANGARAM KUNKANA,JAMIBEN SHIVABHAI,SHANTARAM APAJI DESHMUKH C/O DILIP LAKSHMAN GHADE,DILIP LAKSHMANBHAI GHADGE	RULE SERVED,SERVED BY PUBLICATION IN NEWS
13257	FA/768/2004	01/02/2019	ORIENTAL INSURANCE CO LTD.,	MR RITURAJ M MEENA	RAYANJIBEN KISHANBHAI KUNKANA,KANTABEN KISHANBHAI KUNKANA,MAYANA KISHANBHAI,ARUNT KISHANBHAI,MINOR RIMAL KISHANBHAI THRO' RAYANJIBEN KISHANBHAI,SHANTARAM APAJI DESHMUKH C/O DILIP LAKSHAM GHADGE,DILIP LAKSHAMBHAI GHADGE	RULE SERVED,SERVED BY PUBLICATION IN NEWS
13258	FA/769/2004	01/02/2019	ORIENTAL INSURANCE CO LTD.,	MR RITURAJ M MEENA	NIRMALBEN KASHINATH KINKANA,KALU KASHINATH KUNKANA,TAIBEN KASHINATH KUNKANA,BHARATIBEN KASHINATH KUNKANA,MINOR JAGDISH KASHINATH KUNKANA,SHANTARAM APAJI DESHMUKH C/O DILIP LAKSHMAN GHADGE,DILIP LAKSHMANBHAI GHADGE	RULE SERVED,SERVED BY PUBLICATION IN NEWS
13259	FA/770/2004	01/02/2019	ORIENTAL INSURANCE CO LTD.,	MR RITURAJ M MEENA	LACHHIBEN SITARAM VARLI,SULANTI SITARAM VARLI,SHANKAR SITARAM VARLI,MINOR GULAB SITARAM VARLI THRO' LACHHIBEN SITARAM VARLI,SHANTARAM APAJI DESHMUKH,DILIP LAKSHMANBHAI GHADGE	RULE SERVED,SERVED BY PUBLICATION IN NEWS
13260	FA/771/2004	17/02/2012	ORIENTAL INSURANCE CO.,	MR SHALIN N MEHTA	YUSUFBHAI ISMAILBHAI SAKARWALA,PRAVINBHAI P PATWARI,ARIFBHAI ISMAILBHAI,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,(MR HASMUKH THAKKER)

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13261	FA/772/2004	17/02/2012	ORIENTAL INSURANCE CO.,	MR SHALIN N MEHTA	SIRAJBHAI MAHAMMADBHAI MAKWANATHR'HEIRS,FIROJABEN SIRAJBHAI,KANIJFATMA SIRAJBHAI BEING MINOR THRO' RESP 1/1,MINOR NAZNIN SIRAJBHAI THRO' RESP 1.1,MAHAMMADBHAI UMARBHAI MAKWANA,PRAVINBHAI P PATWARI	,RULE SERVED,MR DIVYESH SEJPAL
13262	FA/773/2004	17/02/2012	ORIENTAL INSURANCE CO.,	MR SHALIN N MEHTA	VIREN NARMADASHANKAR RAJYAGURU,PRAVINBHAI P PATWARI,ARIFBHAI ISMAILBHAI,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,(MR HASMUKH THAKKER),(MR ASHISH D OZA)
13263	FA/774/2004	17/02/2012	ORIENTAL INSURANCE CO.,	MR SHALIN N MEHTA	TARAKBHAI RASIKBHAI SHAH,PRAVINBHAI P PATWARI,ARIFBHAI ISMAILBHAI,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,(MR HASMUKH THAKKER)
13264	FA/782/2004	15/04/2009	UNION OF INDIA,DIVISIONAL SECURITY OFFICER,CHIEF SECURITY OFFICER	MR MG NAGARKAR	VINODCHANDRA PUNJALAL PUROHIT,	MR YV SHAH
13265	FA/784/2004	23/03/2012	NARANBHAI PABABHAI DHODHALIYA,PRAVATIBEN NARANBHAI DHODHLIYA,PRAVIN NARANBHAI DHODHALIYA	MR PREMAL S RACHH	UNITED INDIA INSURANCE CO LTD.,CHANABHAI M SOLANKI	RULE UNSERVED,(MR MAULIK J SHELAT)
13266	FA/870/2004	11/03/2016	DEVJI KARSAN SIDHUPURA,JYOTSANA DEVJI SIDHPURA	MR RAJESH K SAVJANI	IRSHADALI FARJANDALI KADRI SYED,NATIONAL INSURANCE CO LTD.,KOLI DEVAYAT RAM (DELETED)	DELETED,DS AFF.NOT FILED (R),MR DAKSHESH MEHTA
13267	FA/871/2004	14/07/2011	DEPUTY ENGINEER,	MS KJ BRAHMBHATT	KHODIDAS MANILAL PATEL,PATEL GANAPATBHAI MANILAL,PATEL RAMANBHAI MANILAL,PATEL SHANTABEN MANILAL,SPECIAL LAQ. OFFICER	GOVERNMENT PLEADER,MR MA PAREKH
13268	FA/873/2004	26/02/2015	DILIPKUMAR R PATEL DECD.,ARUNABEN WD/O DILIPKUMAR R. PATEL,RAJALBEN KIRANBHAI PATEL,GOPALIBEN DILIPKUMAR PATEL,DHAVAL DILIPKUMAR PATEL	MR KG SUKHWANI	STATE OF GUJARAT,THE EXECUTIVE ENGINNER	GOVERNMENT PLEADER,RULE SERVED
13269	FA/883/2004	02/05/2017	(GUJARAT ELECTRICITY BOARD) (NOW DAKSHIN GUJARAT VIJ CO.LTD SACHIN (RURAL) DIVISION,,	MR DIPAK R DAVE	MEGHAVI RAJENDRAKUMAR SHUKLA,	MR P A MEHD
13270	FA/921/2004	12/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	GIRDHARISINH MULSINHJI VAGHELA,SHANGARBA WD/O GIRDHARSINH MULSINH VAGHELA,DIGVIJAYSINH GIRDHARSINH VAGHELA,SHERMOHMMAD KHURSINH MEV,SAMESING S/O MANSING YADAV	RULE NOT RECD BACK,RULE UNSERVED,MR JV JAPEE
13271	FA/922/2004	12/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	VIKRAMSINH DALPATSINH SAKTAVAT,SHERMOHMMAD KHURSINH MEV,SAMESING S/O MANSING YADAV,HEIRS OF DECD.JAYDIPSINH GIRDHARISINH VAGHELA,GIRDHARISINH MULSINH VAGHELA,SANGARBA WD/O GIRDHARSINH MULSINH VAGHELA,NATIONAL INSURANCE CO LTD.	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH,MR AB MUNSHI
13272	FA/925/2004	24/04/2012	HEIRS & L. RS. OF DECD. RAMJI VIRAJI BHOOT,MUKTABEN RAMJIBHAI,BHARAR RAMJI,VIMAL RAMJI,HITESH RAMJI,JAMNABEN VIRJI,DEVKARAN VIRJI	MR PREMAL S RACHH	UNITED INDIA INSURANCE COMPANY,DRIVER JASHA JIVA AHIR,OWNER KANA HIRA VARCHAND	SERVED BY AFFIX. (R),RULE UNSERVED,MR RR MARSHALL
13273	FA/981/2004	03/08/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER (KANS DIVN.	GOVERNMENT PLEADER	GORDHANBHAI FULABHAI PATEL,	NOTICE SERVED
13274	FA/990/2004	26/08/2008	AMRUTBHAI BHAICHANDBHAI PATEL,DAHIBEN AMRUTBHAI PATEL,MINOR KETANKUMAR ARVINDBHAI PATEL,MINOR SAURABHKUMAR ARVINDBHAI PATEL,HANSABEN ARVINDBHAI PATEL	(MR KR RAVAL) ,MS AMI N BHATT	JOITABHAI VENABHAI PATEL,UNITED INDIA INSURANCE CO LTD.	RULE SERVED
13275	FA/993/2004	28/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	JANSTA,COLLECTOR	GOVERNMENT PLEADER,MR PS GOGIA

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13276	FA/994/2004	28/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	JANSTA,COLLECTOR	GOVERNMENT PLEADER,MR PS GOGIA
13277	FA/995/2004	28/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	JANSTA,COLLECTOR	GOVERNMENT PLEADER,MR PS GOGIA
13278	FA/996/2004	28/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	JANSTA,COLLECTOR	GOVERNMENT PLEADER,MR PS GOGIA
13279	FA/999/2004	10/05/2013	FOREST OFFICE,REGIONAL TRANSPORT OFFICER	GOVERNMENT PLEADER	NAGINBHAI KHUSHALBHAI PATEL,MADHUBEN NAGINBHAI PATEL,NIMESHBHAI NAGINBHAI PATEL,AMITKUMAR NAGINBHAI PATEL,HEMANGINIBEN NAGINBHAI PATEL	RULE SERVED,MR PR THAKKAR
13280	FA/1001/2004	31/03/2014	HEIRS OF DECD.JIVABHAI TEJABHAI DOBARIA,SHANTABEN JIVABHAI DOBARIA,VIRJIBHAI JIVABHAI DOBARIA,SURESHBHAI JIVABHAI DOBARIA,MADHUBEN JIVABHAI DOBARIA	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	PASCHIM GUJARAT VIJ COMPANY LTD,EXECUTIVE ENGINEER,DY.ENGINEER	RULE SERVED,MS LILU K BHAYA
13281	FA/1005/2004	22/07/2008	MASASINGH KISHANSINGH JAT,MAHENDRAKAKUR MASASINGH JAT	MR DIPEN C SHAH	LAXMIBEN KESHAVJEE VEERA,NEW INDIA INSURANCE CO LTD.	RULE SERVED,(MR HASMUKH THAKKER)
13282	FA/1036/2004	02/03/2016	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	PRAHLADBHAI BUDHABHAI GOHEL,SANIPKUMAR RAVJIBHAI PATEL,MINABEN PRITESHKUMAR	(MR BD KARIA),MR NIRAV C THAKKAR
13283	FA/1039/2004	22/06/2017	AMRUTBHAI ISHWARBHAI PATEL,GANDABHAI MANIBHAI PATEL	MR DEVENDRA A PATEL	SPL.LAQ OFFICER,DY.GENERAL MANAGER	
13284	FA/1040/2004	21/09/2011	PRATAPSINH MOTISINH GOHEL (SINCE DEC'D THRO'HEIRS & LRS),VIKRAMSINH PRATAPSINH GOHEL,ARJUNSINH PRATAPSINH GOHEL (SINCE DEC'DTHRO'HEIRS & LRS),SHARDABEN ARJUNSINH GOHEL,VANRAJSINH ARJUNSINH GOHEL,JASWANTSINH ARJUNSINH GOHEL,NATVARSINH MOTISINH GOHEL	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13285	FA/1041/2004	21/09/2011	AMRUTBHAI AASHARAM PANCHAL,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13286	FA/1065/2004	19/11/2008	BABABHAI BAKORBHAI PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,SHANTABEN WD/O BABARBHAI AGED 75 YRS.,HANSABEN D/O BABARBHAI AGED 47 YRS	(MR RN SHAH)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13287	FA/1066/2004	19/11/2008	BABABHAI BAKORBHAI PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,SHANTABEN WD/O BABARBHAI AGED 75 YRS.,HANSABEN D/O BABARBHAI AGED 47 YRS./	(MR RN SHAH)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13288	FA/1067/2004	19/11/2008	GHANSHYAM C PATEL,	NOTICE NOT RECD BACK, (MR RN SHAH)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13289	FA/1076/2004	09/02/2012	DHANESHBHAI B PATEL,	MR CHIRAG R TRIVEDI	KALUPUR COMMERCIAL CO.OP.BANK LTD.,	(MR MB GANDHI)
13290	FA/1086/2004	14/03/2014	RAJ ASSOCIATES,RAJESHBHAI CHANDULAL KANSARA,PALLAV VISHNUPRASAD KANSARA,VRAJESH RAMIKLAL KANSARA,SUSHMA NATHALAL KANSARA,KUSUMBEN VISHNUPRASAD KANSARA	MR KG SUKHWANI	GUJARAT INDUSTRIAL DEVELOPMENTCORPN.,	(MR MB GANDHI)
13291	FA/1097/2004	26/02/2015	NADIAD NAGARPALIKA,	MR BY MANKAD	MADHYA GUJARAT VIJ COMPANY LTD,	(MR MD RANA)
13292	FA/1125/2004	30/09/2008	BAI BIBI WD/O MUSA SAKARIA,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13293	FA/1126/2004	30/09/2008	ALLI MAHAMMAD MUSA MARJA,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13294	FA/1127/2004	30/09/2008	LEGAL HEIRS OF YAKUB MUSA AHMAD LULLI,SARIYA WD/O YAKUB MUSA AHMED LULLI,ZUBE YAKUB MUSA,JAHIDA YAKUB MUSA,JABIR YAKUB MUSA,JAHIR YAKUB MUSA	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13295	FA/1128/2004	30/09/2008	BAI BIBI W/O VALLI AMHAD ALLI,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13296	FA/1129/2004	30/09/2008	MAHAMMAD IBRAHIM & GULAM IBRAHIM THRO' POA ABDUL RAHIM,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13297	FA/1130/2004	30/09/2008	YAKUB MUSA ISA LEGAL HEIR OF MUSA ISA SULEMAN MAMKHNA,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13298	FA/1131/2004	30/09/2008	ABRAHAM ASMAL BUCHA,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13299	FA/1132/2004	30/09/2008	IBRAHIM AHEMAD MUSA,ISMAIL AHEMAD MUSA	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13300	FA/1133/2004	30/09/2008	LEGAL HEIRS OF IBRAHIM VALLI AHAMAD,NURJAHAN WD/O. IBRAHIM VALLI AHMAD,MARIYAM WD/O IBRAHIM VALLI AHMAD,BIBI, W/O VALLI AHMAD	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMDA YOJNA NAHAR VITRAM VIBHAG NO.2/3	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
13301	FA/1134/2004	21/09/2011	HEIRS OF DECD. CHANDULAL SOMA-BHAI SOLANKI,DHOLATBHAI CHANDUBHAI SOLANKI,DINESHBHAI CHANDUBHAI SOLANKI (SINCE DEC'DTHRO'HEIRS & LRS),SAROJBEN CHANDUBHAI SOLANKI,ZAVERBEN CHANDUBHAI SOLANKI,BABLUBEN CHANDUBHAI SOLANKI,SHANTABEN DINESHBHAI SOLANKI W.O DEC'D DINESHBHAI,RAJITBHAI DINESHBHAI SOLANKI (MINOR),MANUBHAI DINESHBHAI SOLANKI (MINOR),SHOBHABEN DINESHBHAI SOLANKI (MINOR),SHANABHAI SOMABHAI SOLANKI	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	RULE SERVED
13302	FA/1135/2004	21/09/2011	HEIRS OF DECD. CHANDULAL SOMA-BHAI SOLANKI,DHOLATBHAI CHANDUBHAI SOLANKI,DINESHBHAI CHANDUBHAI SOLANKI (SINCE DED'DTHRO'HEIRS & LRS),SAROJBEN CHANDUBHAI SOLANKI,ZAVERBEN CHANDUBHAI SOLANKI,BALUBEN CHANDUBHAI SOLANKI,SHANTABEN DINESHBHAI SOLANKI W/O DEC'D DINESHBHAI,RAJITBHAI DINESHBHAI SOLANKI (MINOR),MANUBHAI DINESHBHAI SOLANKI (MINOR),SOBHABEN DINESHBHAI SOLANKI (MINOR),SHANABHAI SOMABHAI SOLANKI	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	RULE SERVED
13303	FA/1136/2004	21/09/2011	KANCHANBHAI NANABHAI SOLANKI,RAMESHBHAI DHULABHAI SOLANKI,BALVATBHAI DHULABHAI SOLANKI,HIRABEN WD/O DHULABHAI NANABHAI SOLANKI	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	RULE SERVED
13304	FA/1137/2004	21/09/2011	KANCHANBHAI NANABHAI SOLANKI,RAMESHBHAI DHULABHAI SOLANKI,BALVATBHAI DHULABHAI SOLANKI,HIRABAEN W/O DHULABHAI NANABHAI SOLANKI	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	RULE SERVED
13305	FA/1138/2004	30/08/2011	ROHIT BHIKHAJI,DINAJBEN KERSI BODHANWALA,MINOR VIRMAY ROHIT THRO' GARD. BHIKHAJI RATANJI	MR MA KHARADI	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13306	FA/1139/2004	30/08/2011	BHIKHAJI RATANJI MUNSI,VIRAF BHAIKHJI,MINOR AFROJ VIRAF	MR MA KHARADI	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER
13307	FA/1140/2004	24/02/2011	THAKOR BHAIJI SHANKARJI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13308	FA/1141/2004	24/02/2011	DECD.ATMARAM PUNJIRAM THRO' HIS LEGAL HEIRS,NATWARBHAI ATMARAM PATEL,GOVINDBHAI ATMARAM PATEL,NANDUBHAI ATMARAM PATEL,STAISHBHAI ATMARAM PATEL,MANGUBEN ATMARAM PATEL	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13309	FA/1142/2004	24/02/2011	GANESHBHAI PUNJABHAI PRAJAPATI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13310	FA/1143/2004	24/02/2011	SHIVABHAI RAMABHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13311	FA/1144/2004	24/02/2011	KUMBHAR GANDABHAI NATHABHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13312	FA/1154/2004	11/07/2013	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMRUTLAL AMBALAL RATHOD SINCE DECD.THRO. HIS LEGAL HEIRS,PRABHABEN AMRUTLAL RATHOD,BHUPENDRA AMRUTLAL RATHOD,RAJESH AMRUTLAL RATHOD,BHUMITABEN PANKAJKUMAR SOLANKI,DIPTIBEN PRAKASHKUMAR PANCHAL,EXECUTIVE ENGINEER,SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED BY DS,THAKKAR AND PAHWA ADVOCATES,MS MEGHA R CHITALIA
13313	FA/1155/2004	04/02/2014	MANGUBEN,D/O SOMABHAI DABHAIBHAI,RAMANBHAI SHANTILAL PARMAR,VINUBHAI SHANTILAL PARMAR,SHRAWANKUMAR SHANTILAL PARMAR DELETED AS PER COURT ORDER,RAJUBHAI SHANTILAL PARMAR	DELETED,(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,SARDAR SAROVAR NIGAM	GOVERNMENT PLEADER,RULE SERVED
13314	FA/1156/2004	01/08/2011	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	ABDULBHAI RASULBHAI RAHIM DABHIYAL,DECD.THRO'HIS HEIRS,IDRISH ABDULBHAI DABIYAL,IKBAL ABDULBHAI DABIYAL,ISHAK ABDULBHAI DABIYAL,IMRAN ABDULBHAI DABIYAL,SAMIM D/O ABDULBHAI DABIYAL,NASIM D/O ABADULBHAI DABIYAL,KHATUM WD/O ABADULBHAI DABIYAL,MAHMAD RASULBHAI RAHIMBHAI DABIYAL DECD. THRO' HEIRS,AKHTAR MAHMADBHAI DABIYAL,ANWAR MAHMADBHAI DABIYAL,SHOAB MAHMADBHAI DABIYAL,HASHBEN WD/O MAHMADBHAI DABIYAL,RASIDA D/O MAHMADBHAI DABIYAL,TASLIMA D/O MAHMADBHAI DABIYAL,BERA D/O MAHMADBHAI DABIYAL,IBRAHIMBHAI RAHIMBHAI DABIYAL	,NOTICE SERVED,(MR SK BUKHARI)
13315	FA/1157/2004	01/08/2011	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	ABDUL KUDUSH ISABHAI CHHITAL,	(MR SK BUKHARI)
13316	FA/1158/2004	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL CHUNILAL KESHAVLAL,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED,MR RJ GOSWAMI
13317	FA/1159/2004	16/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKOR PRADHANJI SURSANGJI,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED
13318	FA/1160/2004	16/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKOR NARSANG (TALUBHA) MALSANG,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED,SERVED BY AFFIX. (R)
13319	FA/1161/2004	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKORE PRAHLADSANG HATHISANG,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED,UNSERVED EXPIRED (R)
13320	FA/1162/2004	25/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKOR CHAMPUSANG BANESANG,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED,UNSERVED EXPIRED (R)
13321	FA/1163/2004	16/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKOR GHEMARSANG UDAJI,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED

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13322	FA/1164/2004	14/03/2019	SURESHBHAI LALLUBHAI SOLANKI,	MR DN PANDYA	RAJIV K KRUPPA [DELETED],S.S.PARMAR,NATIONAL INSURANCE CO. LTD	DELETED,SERVED BY GOVERNMENT GAZETTE,MR SUNIL B PARIKH
13323	FA/1165/2004	14/10/2013	ARUNKUMAR GHELABHAI NAYAK,	MR DN PANDYA	MOHMED HANIF MALANG MANSURI,MOHMED HANIF MALANG MANSURI AS DRIVER & OWNER OF VEHICAL,ORIENTAL INSURANCE CO. LTD,ANANDIBEN FRANSIS THAKOR,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR KK NAIR
13324	FA/1166/2004	23/01/2013	KASHIBEN ISHWARBHAI PATEL,RAMESH ISHWARBHAI PATEL,JASODABEN ISHWARBHAI PATEL	MR DN PANDYA	AYUB SARDAR BHATTHI,GAFAR HUSSAIN ABUBAKAR MEMON,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R)
13325	FA/1169/2004	21/01/2015	GUJARAT STATE ROAD TRANPORT CORPORATION,	MS MONALI H BHATT	RAJNIBEN WD/O RAJENDRASINH MAHIPATSINH RANA,MINOR PUJABEN RAJENDRASINH RANA,MINOR SHRADHHABEN RAJENDRASINHRANA,MINOR HINABEN RAJENDRASINH RANA,MINOR JAYRAJSINH RAJENDRASINH RANA,SURAJBA MAHIPATSINH RANA	RULE UNSERVED,MS MEGHA JANI
13326	FA/1170/2004	22/04/2016	GSRTC,	MS MONALI H BHATT	HEIRS & LEGAL REP.OF DECD. NITINKUMAR PUNITRAY SOMPURA,PUNITRAY NANDLAL SOMPURA,DIED DURING PENDENCY OF CLAIM PETI.,HANSABEN PUNITRAY SOMPURA,KAVITABEN NITINKUMAR SOMPURA,MINOR VISWAMI NITINKUMAR SOMPURA	,RULE SERVED,UNSERVED EXPIRED (R),MR P J YAGNIK
13327	FA/1173/2004	30/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	ABJIBHAI MONGHABHAI BHAMBHOR,BADAMBHAI ABJIBHAI BHAMBHOR,KALJIBHAI ABJIBHAI BHAMBHOR,SAVITABEN ABJIBHAI BHAMBHOR,SARLABEN ABJIBHAI BHAMBHOR,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSARA	RULE SERVED,MR AMIT C NANAVATI
13328	FA/1174/2004	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	RAMANJI RAMAJI TAHKOR,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	MR AMIT C NANAVATI,MR GAURAV K MEHTA,MS ASHLESHA M PATEL
13329	FA/1175/2004	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	KALIBEN NATHABHAI KATARA,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	RULE SERVED,MR AMIT C NANAVATI
13330	FA/1176/2004	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	VANITABEN DEVABHAI KATARA,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	RULE SERVED,MR AMIT C NANAVATI
13331	FA/1177/2004	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	DEVCHANDBHAI NATHABHAI KATARA,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	RULE SERVED,MR AMIT C NANAVATI
13332	FA/1178/2004	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	PREMABHAI GALABHAI NINAMA,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	RULE SERVED,MR AMIT C NANAVATI
13333	FA/1179/2004	30/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	LALITABEN KANUBHAI NINAMA,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	RULE SERVED,MR AMIT C NANAVATI
13334	FA/1180/2004	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	LILABEN PRAMABHAI NINAMA,MAHENDRAKUMAR NATHABHAI BAROT,BHARATKUMAR HARIKRISHNA BHAVSAR	RULE SERVED,MR AMIT C NANAVATI
13335	FA/1199/2004	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	RABARI RAMANBHAI ZAVERBHAI (SINCE DEC'D THOR'HEIRS & LRS),JAMBEN RAMABHAI,MAIJIBHAI RAMABHAI (SINCE DEC'D THRO' HEIRS & LRS),DEVJIBHAI RAMANBHAI,VIRAMBHAI MAIJIBHAI,LILABEN MAIJIBHAI,ISHABEN MAIJIBHAI,COLLECTOR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13336	FA/1200/2004	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	MISTRI KESHAVLAL KARSANDAS DECD.THROUGH THE LRS,BABUBEN WD/O KESHAVLAL KARSANDAS,NATEARBHAI KESHAVLAL KARSANDAS,RAMANBHAI KESHAVLAL KARSANDAS,TARABEN D/O KESHAVLAL KARSANDA,BHAGWATIBEN D/O KESHAVLAL KARSANDAS,NARMADABEN D/O KESHAVLAL KARSANDAS,COLLECTOR	
13337	FA/1201/2004	08/12/2010	PROJECT MANAGER,	MS KJ BRAHMBHATT	THAKORE DAHYAJI SURTAJI DECD.THROUGH THE LRS,MADHUBEN WD/O DAYAJI SURTAJI,BALDEVJI DAYAJI,SADAJI DAYAJI,SENDAJI DAYAJI,COLLECTOR	
13338	FA/1205/2004	10/07/2013	RATANBEN WD/O VELJI MADHA OD,LILABEN VELJIBHAI OD,ZINIBEN VELJIBHAI OD,MINOR LABHUBEN VELJIBHAI,MINOR GEETABEN VELJIBHAI	MR DN PANDYA	ARJUNSINGH MAHOBATSINH ZALA,HUSHENBHAI KASAMBHAI TITORIYA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
13339	FA/1206/2004	10/07/2013	RATANBEN WD/O VELJI MADHA OD,LILABEN VELJIBHAI OD,ZINIBEN VELJIBHAI OD,MINOR LABHUBEN VELJIBHAI,MINOR GEETABEN VELJIBHAI	MR DN PANDYA	ARJUNSINGH MAHOBATSINH ZALA,HUSHENBHAI KASAMBHAI TITORIYA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
13340	FA/1207/2004	10/07/2013	SAJENBEN MANSUKHBHAI OD,	MR DN PANDYA	ARJUNSINGH MAHOBBATSINH ZALA,HUSHENBHAI KASAMBHAI TITORIYA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
13341	FA/1208/2004	10/07/2013	RATANBEN VELJIBHAI OD,	MR DN PANDYA	ARJUNSINGH MAHOBBATSINH ZALA,HUSHENBHAI KASAMBHAI TITORIYA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
13342	FA/1235/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KANUBHAI NATHABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13343	FA/1236/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SONALBEN SHANKARBHAI KOLI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13344	FA/1237/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KOLI VITTHALBHAI JIVANBHAI,KOLI NAGJIBHAI HARJIBHAI,KOLI SONABHAI SHANKARBHAI,LAKHIBEN GORDHANBHAI,GIRAHBEN CHHOTABHAI,MANHARBHAI AMBALAL,RAMANBHAI NATHUBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13345	FA/1238/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRABHAI MAGANBHAI PATEL HEIRSDECD. MAGANBHAI GOVINDBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13346	FA/1239/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAGDISHBHAI AMBALAL PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13347	FA/1240/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. SHANTABHEN VITTHALBHAI PATEL,RAMANBHAI VITTHALBHAI PATEL,BHAILAL VITTHALBHAI PATEL,SUMITRABEN VITTHALBHAI PATEL,KANKALTABEN VITTHALBHAI PATEL,RAJNIBHAI VITTHALBHAI PATEL,EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
13348	FA/1241/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRABHAI MAGANBHAI PATEL HEIR OF DECD. MAGANBHAI GOVINDBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13349	FA/1242/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL ANTOLBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13350	FA/1243/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAHIBEN RANCHHODBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13351	FA/1244/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GOVINDBHAI JESANGBHAI HARIJAN,LALLUBHAI DHANABHAI,JETHABHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13352	FA/1245/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. LALLUBHAI PARS-HOTTAMBHAI PARMAR,MANIBHAI LALLUBHAI PARMAR,DALPATBHAI KARSHANBHAI PARMAR,HIRABHAI KARSANBHAI PARMAR,DESAIBHAI KARSANBHIA PARMAR,EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
13353	FA/1246/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHAIKH RAJUBHAI IMANMIYA,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13354	FA/1247/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JOSHI BHOGILAL MOTIRAM,PATEL MADHUBHAI NARANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13355	FA/1248/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PARMAR RAVJIBHAI PARSHOTTAMBHAI,PARMAR NAGJIBHAI PARSHOTTAM- BHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13356	FA/1249/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL MANGUBHAI PARSHOTTAMBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13357	FA/1250/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI AMBALAL,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13358	FA/1251/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARIJAN DAHYABHAI PUNJABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13359	FA/1252/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. BAVJIBHAI GIRDHARBHAI VANKAR,CHANCHALBEN BAVJIBHAI PATEL,SHANTABEN BAVJIBHAI PATEL,DHARMISTHABEN BAVJIBHA PATEL,UJAMBEN BAVJIBHAI PATEL,GANGABEN BAVJIBHAI PATEL,CHHITABHAI BAVJIBHAI PATEL,EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
13360	FA/1253/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. KANTILAL MOTIRAM JOSHI,HASUMATIBEN KANTILAL JOSHI,JATINBHAI KANTILAL JOSHI,MALTIBEN KANTILAL JOSHI,ANILABEN KANTILAL JOSHI,KALPESHBHAI KANTILAL JOSHI,PANNABEN KANTILAL JOSHI,EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
13361	FA/1254/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAHIBEN RANCHHODBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13362	FA/1255/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL SHARDABEN NATHABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13363	FA/1256/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. MOTIBHAI PARAG-BHAI PATEL,CHANDRAKANT MOTIBHAI PATEL,JASBHAI MOTIBHAI PATEL,EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
13364	FA/1257/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ADHVARU NATWARLAL TOLASHANKAR,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13365	FA/1258/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI BAKORBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13366	FA/1259/2004	22/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL INDRAVADAN MOTIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
13367	FA/1260/2004	22/07/2011	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	ANILKUMAR S KAPADIYA,	MR IA PATEL
13368	FA/1261/2004	22/07/2011	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	PATEL KANIYALAL JOITARAM SHARDA STEEL METAL,	RULE SERVED
13369	FA/1262/2004	22/07/2011	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	JAYPRAKASH VASUBHAI,	SERVED BY AFFIX. (R)
13370	FA/1263/2004	22/07/2011	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	SHAIKH KHWAJA MAHIUDIN,	RULE SERVED
13371	FA/1264/2004	22/07/2011	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	HANUMANT M RATHOD OWNER OF DELUX METAL CORPORATION,	RULE SERVED

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13372	FA/1265/2004	12/03/2014	HEIRS OF DECD.RAMANBHAI SHAMALBHAI PATEL,LALITABEN WD/O RAMANBHAI SHAMALBHAI PATEL DECD THRO HER LEGAL HEIRS,JASHUBHAI RAMANBHAI PATEL DECD.THROUGH THE LRS,PATEL SUDHABEN WD/O JASHUBHAI RAMANBHAI,PATEL PARULBEN JASHUBHAI,PATEL SONALBEN JASHUBHAI,PATEL SNEHALBEN JASHUBHAI,PATEL HIRENKUMAR JAHUBHAI,KANUBHAI RAMANBHAI,NAVINBHAI RAMANBHAI,ARUNBHAI RAMANBHAI,VEENABEN RAMANBHAI,KIRITBHAI RAMANBHAI	(MR RM CHHAYA),MR SATYAM Y CHHAYA,LAW VERDICT	SPECIAL LAQ OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
13373	FA/1277/2004	18/06/2009	ANILA,W/O AKSHAY CHANDULAL TRIVEDI,	MR MK VAKHARIA	AKSHAY CHANDULAL TRIVEDI,	(MR NS SHETH)
13374	FA/1278/2004	22/11/2016	VAIBHAV INDUSTRIES,MAHESHBHAI HARGOVANDAS PATEL	MRS YOGINI V PARIKH	VISHNUBHAI MANGALBHAI SENMA,GHANSHYAMBHAI R PATEL,VAJUBHAI K HALANI,DISTRICT DEVELOPMENT OFFICER	RULE SERVED,MR DJ BHATT,MR HS MUNSHAW,MRS KRISHNA G RAWAL
13375	FA/1289/2004	12/03/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	KANKUBEN,WD/O ATMARAM MOTIBHAISOLANKI,RAMANBHI ATMARAM SOLANKI,GANPATBHAI ATMARAM SOLANKI,KANUBHAI ATMARAM SOLANKI,MANEKBEN ATMARAM SOLANKI,CHAMPAK ATMARAM SOLANKI,BHAKHARRAM SHIVDANJI PRAJAPATI	RULE UNSERVED,MR HEMANT S SHAH
13376	FA/1296/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	JASHVANTSANG WAGHBAJI SURARJA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13377	FA/1297/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. BHAGVAN- SINH NARPTBAVA RANA,HARIBEN W/O BHAGVANSINH NARPATBAVA RANA,NATVARSINH BHAGVANSINH RANA,DILIPSINH BHAGVANSINH RANA,EXECUTIVE ENGINEER	,RULE SERVED,MR KM SHETH
13378	FA/1298/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	GAJARABEN INDRASINH CHAVDA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13379	FA/1299/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	ABHESANG BHARATSANG,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13380	FA/1300/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	BISMILLAKHA NIYAMATKHA RATHOD,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
13381	FA/1301/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	GAJRABEN INDRASINH CHAVDA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13382	FA/1302/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	RATHOD HANIFSAHEB AHMADKHA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13383	FA/1303/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	L.RS. OF DECD. PRABHATSANG SUVARJA,JASHVANTSINH PRABATSANG SUVARJA,BHAGVANSINH PRABATSANG SUVARJA,GOPALSINH PRABATSANG SUVARJA,EXECUTIVE ENGINEER	,RULE SERVED,MR KM SHETH
13384	FA/1304/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	CHIITUBAVA NATHUBAVA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13385	FA/1305/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	LEGAL HEIRS OF PRATAPBEN TAKHATSINH RANA,VIKRAMSINH TAKHATSINH RANA,EXECUTIVE ENGINEER	,RULE SERVED,MR KM SHETH
13386	FA/1306/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	FAKIR MAHMAD BAPUSAHEB,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
13387	FA/1307/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	RATHOD LATIFKHA AHAMADKHA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13388	FA/1308/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	LEGAL HEIRS OF SOMSANG AMIRBAVA VAGHELA - PRABHATSANG,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
13389	FA/1309/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	LRS. OF PRATAPBEN NAGJIBAVA - AMARSINH NAGJIBAVA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH

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13390	FA/1310/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	MANSANG RAISANG SUVARJA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13391	FA/1311/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	LRS. OF DECD. KAJI IBRAHIMMIYA,SAIYAD FATMABEGAM W/O IBRAHIMMIYA,SAIYAD CHANDBIBI IBRAHIMMIYA,SAIYAD MUMTAJBIBI IBRAHIMMIYA,SAIYAD GULAM IBRAHIMMIYA,SAIYAD GULAMNABI IBRAHIMMIYA,SAIYAD MOINUDIN IBRAHIMMIYA,EXECUTIVE ENGINEER	,RULE SERVED,RULE UNSERVED
13392	FA/1312/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	DODIYA MOHANBHAI KABHAIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13393	FA/1313/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	JASHVANTSANG WAGHBAJI SURARJA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13394	FA/1314/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	KUKSIYA SAHEBBA W/O MAHEMUDKHAUMEDKHA,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
13395	FA/1315/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	CHHATRASINH NAGJIBAVA RANA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13396	FA/1316/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	BAJIBEN GANPAT SINHG,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13397	FA/1317/2004	02/05/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETRAY	GOVERNMENT PLEADER	DARIYABEN MADHVSINH RANA,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13398	FA/1318/2004	03/03/2011	PRAVINBHAI LAKHUBHAI,	MR GM AMIN,MR SP MAJMUDAR,MS SHEETAL R LOONIA	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13399	FA/1319/2004	03/03/2011	KANABHAI ABHUBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13400	FA/1320/2004	03/03/2011	PRAVINBHAI HALUBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13401	FA/1321/2004	03/03/2011	PRABHATSINH KARSANBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13402	FA/1322/2004	03/03/2011	MADARSANG BHAVUBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13403	FA/1323/2004	03/03/2011	RANCHODBHAI AMARSANG,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13404	FA/1324/2004	03/03/2011	MOHANBHAI KALUBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13405	FA/1325/2004	03/03/2011	DHANIBA DHIRSANGBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13406	FA/1326/2004	03/03/2011	RANCHODBHAI TISABHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13407	FA/1327/2004	03/03/2011	GANDABHAI BECHARBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13408	FA/1328/2004	03/03/2011	NARENDRABHAI ABHUBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13409	FA/1329/2004	03/03/2011	SHEKHADBHAI KARANBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13410	FA/1330/2004	03/03/2011	VANABHAI MOTIBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13411	FA/1331/2004	03/03/2011	LALJIBHAI NARANBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13412	FA/1332/2004	03/03/2011	PUNJAJI KALAJI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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13413	FA/1333/2004	03/03/2011	BUDHABHAI MAGANBHAI,ISHWARBHAI MAGANBHAI	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13414	FA/1334/2004	03/03/2011	HEIRS OF MOHANBHAI CHHAGANBHAI,BHIKHUBHAI MOHANBHAI,BHARATBHAI MOHANBHAI,HIRABEN MOHANBHAI,RAMABEN MOHANBHAI	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13415	FA/1335/2004	03/03/2011	MANUBHAI RAMAJI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13416	FA/1336/2004	03/03/2011	HEIRS OF HALUBHAI MERUBHAI,JIKUBEN WD/O HALUBHAI,HANSABEN HALUBHAI,DHIRAJBEN HALUBHAI,KAILASHBEN HALUBHAI,PRAVINSINH HALUBHAI	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
13417	FA/1342/2004	19/06/2012	SANYAL KANTILAL SHAH,	MR PR NANAVATI	PRERANA KALYANBHAI SHAH,	MR SS BELSARE
13418	FA/1356/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA HIRABHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13419	FA/1357/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA LALLUHAI BADHARBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13420	FA/1358/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA SOMABHAI BHAIJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13421	FA/1359/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA DADUBHAI SHANKERBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13422	FA/1360/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. GORDHAN- BHAI JETHABHAI,BARIYA SUKHIBEN GORDHANBHAI,BARIYA PIYUSHBHAI GORDHANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13423	FA/1361/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA KABHAIBHAI REVJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13424	FA/1362/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA JEENABHAI BALABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13425	FA/1363/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA HIMMATBHAI JETHABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13426	FA/1364/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA RANCHHODBHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13427	FA/1365/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA BHIKHABHAI PARSOTTAMBH-AI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13428	FA/1366/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. SOMABHAI MANSUKHBHAI BARIYA,BARIYA SUKIBEN SOMABHAI,BARIYA VIDHYABEN SOMABHAI,BARIYA JAGDISHBHAI SOMABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13429	FA/1367/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA MAGANBHAI JEENABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13430	FA/1368/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	AKBARKHAN AHMEDKHAN,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13431	FA/1369/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA ARKHABEN JETHABEN,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13432	FA/1370/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA AMBUBHAI MOHANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13433	FA/1371/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	KANUBHAI JEENABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13434	FA/1372/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA LALLYBHAI KALABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13435	FA/1373/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	TADVI GORDHANBHAI MOTIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13436	FA/1374/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	TADVI GAMBHIRBHAI JESINGBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13437	FA/1375/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA CHIMANBHAI MANSUKHBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13438	FA/1376/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	TADVI MANSUKHBHAI RAYLABHAI,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
13439	FA/1377/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	TADVI GANGABEN WD/O GHELABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13440	FA/1378/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA HIRABHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13441	FA/1379/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. EBATKHAN RASULKHAN,SHADATKHAN EBATKHAN,EXECUTIVE ENGINEER	,RULE SERVED,MR KM SHETH
13442	FA/1380/2004	27/04/2009	SPECIAL LAQ OFFICER,STATE THRO' SECRETARY	GOVERNMENT PLEADER	BARIYA HIRABHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR KM SHETH
13443	FA/1411/2004	16/09/2013	GEB,DY.EXECUTIVE ENGINEER	MS RV ACHARYA	JAYENDRASINH MOHANSINH PARMAR DECD.THRO'HIS HEIRS,MOHANSINH LAKHUBHA PARMAR,KUSUMBA MOHANSINH PARMAR	,RULE SERVED,(MR SANDEEP N BHATT)
13444	FA/1413/2004	20/01/2012	UNION BEARINGS (INDIA) LTD.,	MR ANSHIN H DESAI	CHHAGANBHAI NARSHIBHAI PATEL,ARVINDBHAI CHHAGANBHAI PATEL,RAMESHBHAI CHHAGANBHAI PATEL,SAVITABEN CHHAGANBHAI PATEL,KANTABEN CHHANBHAI,MANJULABEN CHHAGANBHAI PATEL,HIRABEN CHHAGANBHAI PATEL,JAISHREEBEN CHHAGANBHAI PATEL,HARSHABEN GIRISHBHAI MARU (W/O.GIRISH NATVARLAL MARU)	,RULE SERVED,MR MEHUL S SHAH,MR YATIN SONI,MR HITESH B PATEL
13445	FA/1414/2004	13/03/2012	ABDULHAMIJ HAIDERSHAH,	MR GAURANG K PATEL	PRAHLADJI BHAGAJI VIHOT,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MR RR MARSHALL
13446	FA/1416/2004	24/08/2011	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI SHANKARBHAI PATEL,GANGABEN SHANKARBHAI PATEL	MR YATIN SONI
13447	FA/1417/2004	24/08/2011	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI SHANKARBHAI,HASMUKHBHAI SHANKARBHAI	MR YATIN SONI,MR HITESH B PATEL
13448	FA/1418/2004	24/08/2011	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANSABEN JAYANTILAL PATEL,JAYANTIBHAI BHAILALBHAI PATEL,NIKULBHAI JAYANTIBHAI PATEL,DHAVALBHAI JAYANTIBHAI PATEL	MR YATIN SONI,MR HITESH B PATEL
13449	FA/1419/2004	24/08/2011	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN WD/O CHINUBHAI JETHABHAI,HASMUKHBHAI CHINUBHAI,HARSHADBHAI CHINUBHAI,SMITABEN CHINUBHAI	MR YATIN SONI,MR HITESH B PATEL
13450	FA/1421/2004	12/03/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	SANTOKBEN DEVAJI DABHI,BHANJI DEVAJI DABHI,JENTILAL DEVAJI DABHI,RATANBHAI DEVAJI DABHI,RAMAJIBHAI GOGAN MANDORA,NARAN BHOJA HARIJAN,MOHAN PREMJI NAKUM SATWARA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR RC KAKKAD
13451	FA/1422/2004	12/03/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	MITHIBEN DEVAJI HADIYAL,RAMAJIBHAI GOGAN MANDORA,NARAN BHOJA HARIJAN,MOHAN PREMJI NAKUM SATWARA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR RC KAKKAD
13452	FA/1423/2004	24/09/2008	DASHRATHBHAI KARSANBHAI PANCHAL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	HIRABEN LALBHAI PANCHAL,	MR SURESH S PATEL
13453	FA/1429/2004	01/04/2014	EXECUTIVE ENGINEER,	MR HS MUNSHAW	ROYAL BUILDERS,PRESIDENT VADODARA DIST.PANCHAYAT	RULE SERVED,MR PUSHPADATTA VYAS

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13454	FA/1442/2004	12/01/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	UMAR SUMAR GAGDA F/O LATE SAIMABAI UMAR GAGDA,HANIFABEN UMAR GAGADA,BATA SURA SHAMJIBHAI,SHAMJI RUPA AYAR	RULE SERVED
13455	FA/1443/2004	08/08/2008	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MEENABEN @ TARABEN DINESHBHAI CHAVDA,NEELAM DINESHBHAI CHAVDA,MANISHABEN DINESHBHAI CHAVDA,MINOR VIRAL DINESHBHAI CHAVDA,MINOR DIPIKA DINESHBHAI CHAVDA,SAVDAS PUNJABHAI RATHOD,MEHBOOBKHAN HUSEINKHAN PATHAN	RULE SERVED,MR HARSHADRAY A DAVE,MR HARDIK A DAVE
13456	FA/1444/2004	07/01/2015	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	KAMLA SURYAKANT RAJ KUMAWAT WD/O LATE SURYAKANT RAJ,RITESH SURYAKANT RAJ KUMAWAT, S/O LATE SURYAKANT,ALKA SURYAKANT RAJ KUMAWAT, D/O LATE SURYAKANT,AMBICA SURYAKANT RAJ KUMAWAT, D/O LATE SURYAKANT,UMEDBHAI BABUBHAI BARIYA,MANAGER U.G.SHUKLA,KAMLA SURYAKANT RAJ KUMAWAT, HEIR & WD/O LATE SURYAKANT RAJ,NAINEEDEVI GANGADHAV,M/O LATE SURYAKANT RAJ	NOTICE SERVED,RULE UNSERVED,(MR SURESHM SHAH)
13457	FA/1448/2004	23/03/2012	JYOTSANA MADHAVBHAI PANDIT,	(MR PARESH M DARJI)	LAXMANBHAI BAJRANGSINH RAJPUT,ORIENTAL INSURANCE CO. LTD	RULE UNSERVED,MR KK NAIR
13458	FA/1449/2004	08/05/2012	YOGESHBHAI PARSOTTAMBHAI SHAH,	NOTICE UNSERVED	DALATJI CHATURJI THAKOR,MUNICIPAL COMMISSIONER	RULE UNSERVED,MR HS MUNSHAW
13459	FA/1450/2004	19/01/2012	THE NEW INDIA ASSURANCE CO, LTD,	(MR HASMUKH THAKKER)	UTTAMSING TRILOKSING MAYAL,SARITA UTTAMSING MAYAL,KARIM IBRAHIM KURESHI,GIRIRAJSINH A. JADEJA	RULE NOT RECD BACK,RULE UNSERVED
13460	FA/1451/2004	19/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF DECD. VINOD BHIMJI MALAM,LALITABEN BHIMJI MALAM,BHARAT BHIMJI MALAM,MINOR ANIL BHIMJI MALAM THRO' BHIMJI VELJI MALAM,BABU RAMA NARELA,MANISHKUMAR SHANTILAL LODHARI,JITENDRA KANJI MASANI,JIGNESH HIMATLAL KARIA,NARSHI BABU MASANI	RULE NOT RECD BACK,RULE SERVED,MR YOGESH S LAKHANI,DHARMESH D NANAVATY
13461	FA/1452/2004	12/01/2012	THE NEW INDIA ASSURANCE CO.LTD.,	(MR HASMUKH THAKKER)	NARBAHADUR LALBAHADUR THAKUR (GURKHA),TEJA SHAMJI HARIJAN,NITIN HARILAL BHAWANI	RULE SERVED,MR KIRTIDEV R DAVE
13462	FA/1453/2004	07/09/2015	PUSHPABEN AVANTILAL CHOKSHI HER LEGAL HEIRS,MINAXIBEN SHYAMBHAI TRIPATHI,MRUDULABEN JYOTINDRA CHOKSHI,JITENDRA A CHOKSHI,MRS.MOHINIBEN KIRANKUMAR CHOKSHI,AMOLKUMAR KIRANBHAI CHOKSHI,MRS. BHARTIBEN SUSHILBHAI SHAH,ASHWIN AVANTILAL CHOKSHI	,MR SUREN M SHAH	KIRITPAL SHANTILAL SHAH,HEIR OF SHANTILAL VADILAL SHAH,JAYANTKUMAR SHANTILAL SHAH, HEIR OF SHANTILAL V SHAH,PRADUMANKUMAR SHANTILAL SHAH, HEIR OF SHANTILAL V SHAH,PRASHANTKUMAR SHANTILAL SHAH, HEIR OF SHANTILAL VADILAL SHAH,VIMLABEN SHANTILAL SHAH,WD/O SHANTILAL VADILAL SHAH,ARUNKUMAR SHANTILAL SHAH,HEIR OF SHANTILAL VADILAL SHAH,VASTUPAL SHANTILAL SHAH,HEIR OF SHANTILAL VADILAL SHAH,KIRTIPAL SHANTILAL SHAH,JAYANTKUMAR SHANTILAL SHAH,PRADUMANKUMAR SHANTILAL SHAH,PRASHANTKUMAR SHANTILAL SHAH,VIMLABEN WD/O SHANTILAL VADILAL SHAH,SUSHILABEN BHARATBHAI DALAL,VASTUPAL SHANTILAL SHAH,ARUNKUMAR SHANTILAL SHAH,SUJIT J DESAI,HEIR OF DECD. NIRANJANABEN J DESAI,SAMIR J DESAI,HEIRS OF DECD. NIRANJANABEN J DESAI,PUNIT N ACHARYA,HEIR OF DECD. NIRANJANABEN J DESAI,JAYSINHRAY DESAI	,MR MUKUND M DESAI,MR KV SHELAT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13463	FA/1457/2004	30/04/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	KAMALABEN WD/O SHANTUBHAI KIKABHAI PATEL,BASANTIBEN SHANTUBHAI MINOR,SONAL SHANTUBHAI MINOR,HARSHIDA SHANTUBHAI MINOR,YOGESH SHANTUBHAI MINOR,SAVITABEN KIKABHAI PATEL,FENCY DECOR DELETED AS PER COURT ORDER DTD.23-03-2012.,ASHOK CHAVLA,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR DAKSHESH MEHTA
13464	FA/1459/2004	19/09/2014	ANWARBHAI ALIJIBHAI VORA,	MR MTM HAKIM	ALI MOHMED VALI BAPU DELETED AS PER COURT ORDER,ABDUL SATTAR YUSUF BATUK,UNITED INDIA INSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
13465	FA/1460/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF RAMAN CHHOTU,JAYA RAMAN,RITESH RAMAN,RAJAN RAMAN	,NOTICE SERVED
13466	FA/1462/2004	06/12/2014	SPECIAL LAND ACQUASITION OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ANTOLBHAI RUPALABHAI VASAVA,	MR KM SHETH
13467	FA/1463/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MATHURBHAI BIJAL VASAVA DECD., THRO' HIS HEIRS & L/R,PUNYABHAI MATHURBHAI,JETHABHAI MATHURBHAI,TALSIBHAI MATHURBHAI,DEVALSINGH MATHURBHAI,BAJIBEN MATHURBHAI,KALIBEN MATHURBHAI,RUPLIBEN MATHURBHAI,RAMNIBEN MATHURBHAI,GANGABEN MATHURBHAI,DEVIBEN MATHURBHAI	,RULE SERVED,RULE UNSERVED
13468	FA/1464/2004	06/12/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DALIBEN KHATARIA VASAVA,	MR KM SHETH
13469	FA/1465/2004	06/12/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RUPSING MATHUR VASAVA,	MR KM SHETH
13470	FA/1466/2004	06/12/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DIWALBHAI BOKADIA VASAVA,	MR KM SHETH
13471	FA/1467/2004	06/12/2014	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIRSING BHANIA VASAVA,	MR KM SHETH
13472	FA/1469/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHUNILAL TRIBHOVANDAS PATEL,	MR KM SHETH
13473	FA/1470/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAVJIBHAI BHAILAL PATEL SINCE DECD., THRO'HEIRS & L/R,SARASWATIBEN RAVJIBHAI,DIPIKABEN RAVJIBHAI,VIPULKUMAR RAVJIBHAI	,RULE SERVED
13474	FA/1471/2004	12/11/2016	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI BAKORBHAI DESAI,	MR KM SHETH
13475	FA/1472/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI SHAMBHUBHAI PATEL,	MR KM SHETH
13476	FA/1473/2004	12/11/2016	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOVIND DEBARBHAI VASAVA SINCE DECD., THRO'HEIRS & L/R,MELSINGHBHAI,TALSIBHAI GOVINDBHAI,HIRABHAI GOVINDBHAI,ISHWARBHAI GOVINDBHAI,RAMBHABEN GOVINDBHAI,BACHIBEN GOVINDBHAI,AMINABEN GOVINDBHAI	,RULE SERVED
13477	FA/1474/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHANIA UKADIA VASAVA SINCE DECD.,THRO'HEIRS & L/R,BHIMABHAI CHHANIABHAI,MANJUBEN CHHANIABHAI,MIRABEN CHHANIABHAI,SANTUBEN CHHANIABHAI,JANIBEN CHHANIBHAI,GAJIBEN CHHANIABHAI,SATUBEN CHHANIABHAI DECD. THRO'HEIRS & L/R,BACHUBHAI HANSJIBHAI,ARVINDBHAI BACHUBHAI,NARANBHAI BACHUBHAI,KALIBEN BACHUBHAI	,RULE SERVED
13478	FA/1475/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JITIYA SURSANG VASAVA,	MR KM SHETH

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13479	FA/1476/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PANCHUBEN FATIYABHAI VASAVA,	MR KM SHETH
13480	FA/1477/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RUPSING MATHURBHAI VASAVA,	MR KM SHETH
13481	FA/1478/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BACHUBHAI KALUBHAI VASAVA,	MR KM SHETH
13482	FA/1479/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KUTARIABHAI LALVABHAI VASAVA,	MR KM SHETH
13483	FA/1480/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMLABHAI BAVLABHAI VASAVA SINCE DECD THRO'HEIRS & L/R,HIRIBEN AMLABHAI,KASTURIBEN AMLABHAI,CHETARBHAI AMLABHAI,JAMNABEN AMLABHAI,RATANBHAI AMLABHAI,RANGIBEN AMLABHAI,DEVANBHAI AMLABHAI,KANUBHAI AMLABHAI,NERUBHAI AMLABHAI SINCEDECD THRO' HEIRS & L/R,LATABEN NERUBHAI,SHARMISHTHABEN NERUBHAI,SNEHALBEN NERUBHAI,VINESHKUMAR NERUBHAI	,RULE SERVED
13484	FA/1481/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARANBHAI RANCHHODBHAI DESAI,	RULE SERVED
13485	FA/1482/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI RAMDAS DESAI SINCE DECD.THRO HEIRS & L/R,NARENDRABHAI CHHAGANBHAI,BHUPENDRABHAI CHHAGANBHAI,BHARTIBEN CHHAGANBHAI,URMILABEN CHHAGANBHAI,HANSABEN CHHAGANBHAI	,RULE SERVED
13486	FA/1483/2004	12/12/2015	SPL.LAQ OFFICER,EXECUTIVE ENGINEER,NO.8,SUPERINTENDING ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWARBHAI SHAMBHUBHAI PATEL,	RULE UNSERVED
13487	FA/1487/2004	03/12/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAVJIBHAI ZAVARBHAI SOLANKI,KAMLESHBHAI VINUBHAI PATEL	MR LR PATHAN,MR DIPEN C SHAH
13488	FA/1488/2004	03/12/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SOMABEN RAVJIBHAI SOLANKI,KAMLESHBHAI VINUBHAI PATEL	MR LR PATHAN,MR DIPEN C SHAH
13489	FA/1489/2004	03/12/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMANBHAI PRABHATBHAI SOLANKI,KAMLESHBHAI VINUBHAI PATEL	MR LR PATHAN,MR DIPEN C SHAH
13490	FA/1490/2004	03/12/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	THAKOREBHAI SHANABHAI BARAIYA,KAMLESHBHAI VINUBHAI PATEL	MR LR PATHAN,MR DIPEN C SHAH
13491	FA/1491/2004	03/12/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAVJIBHAI ZAVARBHAI SOLANKI,KAMLESHBHAI VINUBHAI PATEL	MR LR PATHAN,MR DIPEN C SHAH
13492	FA/1492/2004	03/12/2013	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	GAJRABEN RAVJIBHAI TALPADA,RAMESHBHAI RAVJIBHAI TALPADA,NATUBHAI RAVJIBHAI TALAPADA,KAMLESHBHAI VINUBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR LR PATHAN,MR DIPEN C SHAH
13493	FA/1494/2004	12/04/2017	HEIRS OF DECD.KERSI RUSTOMJI AMROLIYA,MEHRU KERSI AMROLIYA,JESMINE KERSI AMROLIYA,MINOR BARJEES KERSI AMROLIYA	MR AB MUNSHI	CHHOTALAL BODHANBHAI MISTRY,SAHIL STEEL,ORIENTAL INSURANCE CO LTD.	DELETED,RULE SERVED
13494	FA/1495/2004	26/11/2013	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMESHBHAI SAMANTSINH SOLANKI,SUMITRABEN SAMANTSINH SOLANKI,KIRITBHAI MOHANBHAI RAVAL	RULE SERVED,HL PATEL ADVOCATES
13495	FA/1496/2004	26/11/2013	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RANJITSINGH CHANDUBHAI SOLANKI,DOLATSINGH CHANDUBHAI SOLANKI,KIRITBHAI MOHANBHAI RAVAL	RULE SERVED,HL PATEL ADVOCATES
13496	FA/1497/2004	26/11/2013	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ARJUNSINH UDESINH SOLANKI,RATANBEN ARJUNSINH SOLANKI,KIRITBHAI MOHANBHAI RAVAL	RULE SERVED,HL PATEL ADVOCATES

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13497	FA/1507/2004	02/05/2012	NARENDRABHAI CHHOTABHAI PATEL,PUSHPABEN NARENDRABHAI PATEL	MR G RAMAKRISHNAN	GUMANSING FATESING MAHIDA,M/S. VIPUL TRADING COMPANY THRO' ITS PARTNER,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR VASANTS SHAH
13498	FA/1508/2004	11/09/2013	LAXMIBEN WD/O RAMANBHAI TALSIBHAI VASAVA,MINOR ASHWINBHAI RAMANBHAI VASAVA THRO' HIS MOTHER &,MONOR LATABEN D/O. RAMANBHAI TVASAVA THRO' HIS MOTHER &	MR HARSHAD J SHAH	YUSUFBHAI AMRIBHAI GAARASIA DRIVER,VALI ISMAIL BHADA LEGAL HEIRS AND REPRESENTATIVES,AYESHABEN VALI ISMAIL BHADA,SAYEDBAI VALI ISMAIL BHADA,SIRAZBHAI VALI ISMAIL BHADA,RABIYABEN VALI ISMAIL BHADA,YASMINBEN VALI ISMAIL BHADA,SHAIRBANU VALI ISMAIL,DAUGHTER,UNITED INDIA INSURANCE CO.LTD.,CHANDANBEN TALSIBHAI VASAVA	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR VC THOMAS
13499	FA/1510/2004	28/03/2012	HADHUBHAI MEGUBHAI SANGAR,LILBAI HADHUBHAI SANGAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	KARIM BUDHA PALEJA,ALLARAKHYA DEVA CHUCHIYA,NEW INIDA ASSURNCE CO. LTD	RULE SERVED,MR VASANTS SHAH
13500	FA/1511/2004	08/10/2013	LILABEN PARSOTTAMBHAI PATEL,KALPANABEN PARSOTTAM PATEL,DIPTIBEN PARSOTTAMBHAI PATEL,PARSOTTAM JAMIYATBHAI PATEL	MR TRILOK J PATEL	IBRHIM KASAMMIYA KURESHI,SULEMAN AHMEDBHAI VADIYA,ORIENTAL INSURANCE CO.	DELETED,RULE SERVED,MR KK NAIR
13501	FA/1512/2004	13/03/2012	HEIRS AND LRS OF DECD. KANABHAI MANSURBHAI DAV,RADHABEN KANABHAI DAV,HANSABEN KANABHAI DAV,CHAMPRAJBHAI KANABHAI DAV,MINOR GHANSHYAMBHAI KANABHAI	MR MRUGEN K PUROHIT	GUJARAT STATE ROAD TRANSPORT CORPORATION,ISAMIL BIN MOHMEDDIN ARAB,ORIENTAL INSURANCE CO.,JAN MOHMED KALUBHAI JUNEJI	RULE SERVED,MRS VASAVDATTA BHATT,MS MEGHA JANI,MR ANAL S SHAH
13502	FA/1514/2004	07/03/2012	UNION OF INDIA,DIVISIONAL MECHANICAL ENGINEER	MR RAVI KARNAVAT	MANJIBHAI PITAMBARBHAI KANJARIA,LAXMIBEN MANJIBHAI KANJARIA,KANTILAL BHIKHABHAI RAJPUT	RULE SERVED,MR PRASHANT MANKAD
13503	FA/1520/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHANGDIBEN NURLA ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13504	FA/1521/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JUVANSING BHURLASING BHILORA,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13505	FA/1522/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VARJANG NURLA ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13506	FA/1523/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMILABEN NURLA ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13507	FA/1524/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	LILABEN NURLA ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13508	FA/1525/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JAMSING NURUBHAI ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13509	FA/1526/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VESTABHAI MANGUBHAI ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13510	FA/1527/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KALIBAI KHUMANSING BHILORA,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13511	FA/1528/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAJUBHAI KHUMANSING BHILORA,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13512	FA/1529/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VANOBEN W/O KARMSINGBHAI,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13513	FA/1530/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KARMSINGH PREMSINH,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13514	FA/1531/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KALAMSINH TENSINH,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13515	FA/1532/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RESHAMBEN NANSINH,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13516	FA/1533/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMESH KRISHNA,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13517	FA/1534/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HADABHAI LIMIYABHAI BHILORA,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13518	FA/1535/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SONKARBHAI VALSING,AYUB DAUD PATEL	RULE SERVED BY DS,MR GA SURAIYA
13519	FA/1536/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	TULKIBAI W/O NAVALSING ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS
13520	FA/1537/2004	28/12/2011	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MALBAI NAVALSING ADIVASI,AYUB DAUD PATEL	RULE SERVED BY DS
13521	FA/1538/2004	23/03/2012	NEW INDIA INSURANCE CO LTD.,	MR SANDIP C SHAH,MR SUNIT S SHAH	DAHYABHAI PREMABHAI MECWAN,OWNER OF DENSONS DENIES LTD. HARIBHAI MALHOTRA,NATIONAL INSURANCE CO LTD.,KIRITBHAI ISHWARBHAI PATEL	RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH,MR NIRAV C THAKKAR
13522	FA/1543/2004	23/03/2012	LAXMAN BECHARBHAI MARWADI,MUKESH BECHARBHAI MARWADI,SATISH BECHARBHAI MARWADI	MR ASHUTOSH R BHATT	RAMESH MANAJI TAHKORE,RAMESH KANTIBHAI PATEL,UNITED INDIA INSURANCE CO. LTD	,RULE UNSERVED,MS AMEE YAJNIK
13523	FA/1544/2004	20/12/2018	HINDUSTAN PETROLEUM CORPORATION LTD.,	MS MINOO A SHAH	HARESH TRIKAMDAS DAVDA,	THAKKAR AND PAHWA ADVOCATES
13524	FA/1545/2004	06/11/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOTHARI & ASSOCIATES,	THAKKAR AND PAHWA ADVOCATES
13525	FA/1546/2004	30/03/2016	AJUBEN @ AJUTIBEN,WD/O MEHABHAI PRABHABHAI,HARIJAN PABABHAI MEHABHAI,HARIJAN BHEMABHAI MEHABHAI	(MR MOHANBHAI DESAI)	KARAMSHIBHAI JIVRAMBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE NOT RECD BACK,MS KARUNA V RAHEVAR
13526	FA/1547/2004	12/04/2012	SUJAD IBRAHIMKHANS,IBRAHIMKHAN RASULKHAN PATHAN,RABIYABEN IBRAHIMKHAN PATHAN	MR DIVYESH SEJPAL	MAJIDBHAI ALARAKHABHAI LAKHAVANI,ABDULRAHIM JAMALBHAI KALANIYA,NATIONAL INSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI
13527	FA/1548/2004	13/08/2015	HEIRS OF DECD.CHIRAG PRAVINBHAI PATEL,MANJULABEN PRAVINBHAI PATEL,PRAVINBHAI PUNAMCHAND PATEL	DECEASED LITIGANT,MS AMRITA AJMERA	JESINGBHAI JODHABHAI JETHVA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA

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13528	FA/1550/2004	21/03/2016	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	JAYABEN SHAILESHBHAI INTWALA,MINOR JANKIBEN SHAILESHKUMAR,MINOR SOHAN SHAILESHKUMAR INTWALA,THAKORLAL HARKISHANDAS INTWALA,SOMIBEN THAKORLAL INTWALA,ASHOK PRAHLAD GURAV MARATHA (DELETED),THAKORBHAI VENILAL PATEL,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,RULE SERVED,MR MTM HAKIM
13529	FA/1551/2004	21/03/2016	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	DHANIBEN W/O ZAVERBHAI MORARBHAI PARMAR,UPENDRA ZAVERBHAI PARMAR,MANOJ ZAVERBHAI PARMAR,SONALBEN ZAVERBHAI PARMAR,ASHOK PRAHLAD GURAV MARATHA(DELETED),THAKORBHAI VENILAL PATEL,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INDIA INSURANCE CO LTD.	SERVED BY RPAD (N),DELETED,RULE SERVED,RULE UNSERVED,MS HINA DESAI
13530	FA/1552/2004	21/03/2016	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	MORIYABEN W/O RAMANAJI MANAJI VANZARA,MINOR LALAJI RAMANAJI,MINOR ISABEN RAMANJI,MINOR CHAKUBEN RAMANAJI,MINOR GOVIND RAMANAJI,ASHOK PRAHLAD GURAV MARATHA (DELETED),THAKORBHAI VENILAL PATEL,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INDIA INSURANCE CO LTD.	DELETED,RULE SERVED,RULE UNSERVED,MR MTM HAKIM
13531	FA/1553/2004	21/03/2016	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	SABUBEN,W/O HARISHJI SUNDERJI VANZARA,LAXMIBEN SUNDERJI VANZARA,ASHOK PRAHLAD GURAV MARATHA (DELETED),THAKORBHAI VENILAL PATEL,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INDIA INSURANCE CO LTD.	DELETED,RULE SERVED,RULE UNSERVED,MR MTM HAKIM
13532	FA/1554/2004	21/03/2016	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	JOITABEN W/O NARSINHJI FOJAJI VANZARA,FOJAJI HIRAJI VANZARA,DAKHIBEN FOJAJI VANZARA,ASHOK PRAHLAD GURAV MARATHA (DELETED),THAKORBHAI VENILAL PATEL,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INDIA INSRUANCE CO LTD.	DELETED,RULE SERVED,RULE UNSERVED,MR MTM HAKIM
13533	FA/1556/2004	22/01/2013	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	HEIRS OF DECD.RAYMALBHAI SOMABHAI PARMAR,SHAKUBEN WD/O RAYMALBHAI SOMABHAI PARMAR,MINOR GELABHAI RAYMALBHAI PARMAR,MINOR RAKHABEN RAYMALBHAI PARMAR,KAILASHBEN RAYMALBHAI PARMAR,PARMAR NAINBEN WD/O NANIBEN SOMABHAI MATHURBHAI,PARMAR JUVANBHAI SOMABHAI,JALAMSINH PUNJABHAI PARMAR,NARENDRAKUMAR RATILAL	,RULE SERVED,MR. MUKESH T MISHRA
13534	FA/1557/2004	10/05/2013	JASHUBEN PRABHATCHANDRA PATEL,VAISHALIBEN PRABHATCHANDRA PATEL,MITABEN PRABHATCHANDRA PATEL,DHARMESH PRABHATCHANDRA PATEL,CHETAN PRABHATCHANDRA PATEL,PRITESH PRACHATCHANDRA PATEL	MR ZUBIN F BHARDA	KALYANSING SHRIMANSING SAKHAVAT,BHAVARLAL L GAUR,THE ORIENTAL INSURANCE CO. LTD,NIRANJANSINH MANGALSINH SHIKH,SANTOSHDEVI NARENDRA GARG,THE ORIENTAL INSURANCE CO. LTD,CHHOTUBHAI PARBHUBHAI PATEL,JAMNABEN CHHOTUBHAI PATEL,TEH D.C. AND I.G.P. GUJARAT STATE,THE NEW INDIA ASSURANCE CO.LTD	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MR BP DALAL
13535	FA/1558/2004	23/01/2019	E.S I.C.,	MR HEMANT S SHAH	RUDRAPAL NARYANPAL,	MR MURALI N DEVNANI
13536	FA/1559/2004	26/11/2015	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	CHAMPABEN RAMANBHAI RATHOD,JYOTSNABEN RAMANBHAI RATHOD,MINOR DINESHBHAI RAMANBHAI,MINOR HARSAD RAMANBHAI,IQBALBHAI RAHIMBHAI MANSURI,SATARBHAI RAHIMBHAI MANSURI,RAJENDRASINH LALSINH RATHOD,SETANSINH PRATAPSINH RAHEVAR,UNITED INDIA INS.CO.LTD.,MANIBEN BHILCHOBHAI RATHOD	RULE SERVED,MR VIBHUTI NANAVATI,MR HA SEJPAL,MR ASHUTOSH R BHATT,MR MAKBUL I MANSURI,MR R.K.MANSURI,(MR PARESH M DARJI)
13537	FA/1562/2004	21/09/2015	EMPLOYEES STATE INSURANCE CORP.,	MR HEMANT S SHAH	RAJKOT MUNICIPAL CORP.,	MR HRIDAY BUCH

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13538	FA/1563/2004	27/01/2011	KAUSHIK VASANTIBHAI PARMAR,	(MR MB GANDHI)	GHANSHYAM BIKHABHAI MISTRY,VRUND ASSOCIATES,MAHESHBHAI RAMANLAL MISTRY,PRAHLAD K MODI	(MR H.S.MULIA),MR PARTHIV B SHAH
13539	FA/1564/2004	23/11/2015	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	AMARIBEN PARABATBHAI CHAVADA,SANTOK ALIAS SATI PARBAT CHAVADA,MARAKHI PARBAT CHAVADA,AALABHAI PARBAT CHAVADA,RAJIBEN PARBAT CHAVADA,MADHIBEN ALIAS SEVABEN NAGABHAI CHAVADA,RAMESH BUDHABHAI SOLANKI,UMARBHAI HASHANBHAI	RULE SERVED,MR PREMAL S RACHH
13540	FA/1565/2004	23/11/2015	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	AMARIBEN PARBATBHAI CHAVADA,UMARBHAI HASHANBHAI	RULE SERVED,MR PREMAL S RACHH
13541	FA/1572/2004	28/03/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	PRABHASHANKAR RANCHODAS JANI,BABUBHAI SAKHABHAI PATELDELETED AS PER CT. ORDER DTD.7-02-12	DELETED,MR MA PAREKH
13542	FA/1579/2004	27/11/2019	NEW INDIA ASSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MEENABEN JAYVADANBHAI VYAS,JATIN JAYVADANBHAI VYAS,PRITI JAYVADANBHAI VYAS,RAMNIKLAL GAJANAND VYAS RAVIN UJJVAL VYAS NATURAL GUARDIAN,DIRECTOR OF ANIMAL HUSBANDARY,SHIVSHANKER GANGAPRASAD MAURYAC/O. DIRECTION OF ANIMAL,GOVINDBHAI F. PATEL,DELETED,NATIONAL INSURANCE CO. LTD.,THE G.S.R.T.C.,M.N.PATEL	,RULE SERVED,SERVED BY AFFIX. (R),MS PAURAMI B. SHETH,MR NV GANDHI,MR DAKSHESH MEHTA,MS MONALI H BHATT
13543	FA/1581/2004	06/02/2012	SAMIMBEN HUSENBHAI SHEKH,	MR A R SHAIKH	DRIVER GAGJIBHAI BHANUBHAI GOHIL,OWNER MAHENDRAKUMAR BHANUBHAI VORA,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MS LILU K BHAYA
13544	FA/1582/2004	16/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	PANKAJ SITARAM NAYAK,DILIPKUMAR KANTILAL THAKAR,ATMARAM MAGANLAL PATEL	DELETED,MR SK PATEL,MR SANDIP C SHAH,MR MANISH G PATEL
13545	FA/1588/2004	16/09/2008	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	SMT. SALMABAI SUMAR CHANGAL WD/O.LATE SUMAR SALEMAMAD,MAMAD SUMAR CHANGAL S/O.LATE SUMAR SALEMAMAD,,ASLAM SUMAR CHANGAL,S/O.LATE SUMAR SLAEMAMAD,,KUM.APHSANA SUMAR CHANGAL D/O.LATE SUMAR SLAEMAMD,KUM. MUMTAZ SUMAR CHANGAL D/O.LATE SUMAR SALEMAMD,KUM. RESHMA SUMAR CHANGAL D/O.LATE SUMAR SALEMAMAD,SMT. HAJRABAI SALEMAMAD CHANGAL,M/O. LATE SUMAR	MR MEHUL S SHAH,(MR SURESHM SHAH)
13546	FA/1603/2004	17/02/2012	BHADRIKANT CHINUBHAI SHAH,SURYABEN BHADRIKANT SHAH	MR ARPAN C SHAH	JAYARAM MOTIBHAI DESAI,SIDDHARTHBHAI A SHAH,NEW INDIA ASS. CO. LTD	RULE SERVED,MR VASANTS SHAH,MR. BK. RAJ
13547	FA/1604/2004	23/07/2008	NATHURAM ASANDAS ALIANI,	MR AJAY R MEHTA	HEIRS OF DECD.RASIKLAL KANTILAL BHANDAS,LILABEN WD/O RASIKLAL KANTILAL,DIMPLE WD/O KAMLESH MODHIA,SAPNA D/O RASIKLAL BHANDAS,CHETAN RASIKLAL BHANDAS	,RULE SERVED
13548	FA/1605/2004	04/04/2016	LRS OF DECD. KALUBHAI BALUBHAIKUNVARIYA,VIMUBEN KALUBHAI KUNVARIYA,SHAILESH KALUBHAI KUNVARIYA,MINOR YOGESHBHAI KALUBHAI KUNVARIYA,MINOR ALPESHBHAI KALUBHAI KUNVARIYA	MR DIVYESH SEJPAL	ANUBHA AMJUBHAI PARMAR,NIRANJANBHAI MOGILALBHAI VYAS,UNITED INDIA INSURANCE CO. LTD	RULE UNSERVED,MR PALAK H THAKKAR
13549	FA/1606/2004	01/03/2012	GIRISHKUMAR BIPINBHAI,	MR TRILOK J PATEL	ABDULKARIM ISMAIL VADIWALA DECD.THROUGH THE LRS,KARIM ISMAIL VADIWALA,KAYUM KARIM VADIWALA,AZIZ KARIM VAIDIWALA,SIDDIQ KARIM VADIWALA,RASIDBHAI ISMAIL VADIWALA,NATIONAL INSURANCE CO. LTD	,RULE SERVED,RULE SERVED BY DS,MR SUNIL B PARIKH

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13550	FA/1607/2004	25/04/2012	VINUBEN WD/O DHANJIBHAI KESHAVLAL SHAH HIS LEGAL HEIRS & LR,RAKESHBHAI DHANJIBHAI SHAH,NILESHKUMAR DHANJIBHAI SHAH,VISHALKUMAR DHANJIBHAI SHAH,SHAKARIBEN WD/O KESHAVLAL NAGARDAS SHAH SINCE DECD.,NILESHKUMAR DHANJIBHAI SHAH,VISHALKUMAR DHANJIBHAI SHAH,SHAKARIBEN WD/O KESHAVLAL NAGARDAS SHAH	MR AMIT C NANAVATI	FAKIRMAHAMAD GULAMNABI MEMON,JORAVARSINH PRABHATSINH CHAUHAN,NEW INDIA INSURANCE CO. LTD,RAJESHBHAI V TRIVEDI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS MEGHA JANI,MR SHALIN N MEHTA
13551	FA/1608/2004	02/09/2008	THE ORIENTAL INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	THE HEIRS OF DECD. MAHIPATRAM BHOLARAM,SMT. RAMUBEN BHOLARAM,AMRUTLAL BHOLARAM,BENABEN BHOLARAM,UNIQUE SANITORY PVT. LTD.	,RULE SERVED,UNSERVED EXPIRED (R),(MR NN PRAJAPATI)
13552	FA/1614/2004	26/12/2012	VINOD NARSINHBHAI KANJARIA,DINESH NARSINHBHAI KANJARIA,RAJESH NARSINHBHAI KANJARIA	MR ANSHIN H DESAI	MAHMED HANEEF IBRAHIM,ALI MAHMED ABDUL HEIRS & LEGALREPRESENTATIVES OF DECD,MAKWANA JARINA ALIMAHAMED,MAKWANA FATEMA ALIMAHAMED,MAKWANA JAKIRHUSSAIN ALIMAHAMED,MAKWANA NILOFAR ALIMAHAMED,MAKWANA SHAUKAT ALIMAHAMED,VIJAY PREMSHANKER PANDYA,DEVKARAN PREMJIBHAI & CO.,NATIONAL INSURANCE CO LTD.,JAYARAMBHAI UKABHAI,ORIENTAL INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA,MS MEGHA JANI,MS KAUSHAL K SONI
13553	FA/1615/2004	04/07/2013	ALPESH SHAMBHAUBHAI THACKER,ANIL SHAMBHBHAI THACKER,GODAVARIBEN BHAWANJIBHAI THACKER,VANITABEN BHAVANJIDBHAI THACKER	(MR SURESHM SHAH)	DHIRAJ SADUR AHIR,GULAMNABI RASULBHAI,HAMIR NANJI CHAVDA,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD,STATE OF GUJARAT	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
13554	FA/1616/2004	19/02/2016	HANSRAJBHAI VASHRAMBHAI SONAGARA,	MR SANDIP C SHAH	BABUBHAI ISMAILBHAI (DELETED VIDE ORDER BELOW EXH.53),NARESHBHAI POPATBHAI DABHI,POPATBHAI PITAMBARBHAI DABHI,ORIENTAL INSURANCE CO LTD.,ANWERBHAI SAMSUDDIN TRIVEDI,UNITED INDIA INSURANCE CO LTD.	,RULE SERVED,MS AMEE YAJNIK
13555	FA/1617/2004	12/03/2012	BADUDI WD/O KALIYA SISKA BHIL,MINOR KALI D/O KALIYA SISKA BHIL,MINOR MAGAN KALIYA BHIL,MINOR LAXMAN KALIYA BHIL,MINOR KANTI KALIYA BHIL	MR UM SHASTRI	MERUBHAI HARISINH RANA,CHHATRASINH SAHEBSINH RANA,THE ORIENTAL INSURANCE CO.LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR KK NAIR
13556	FA/1618/2004	04/04/2013	JYOTSNABEN,WD/O DINESHCHANDRA DESAI,DAINISHA DINESHCHANDRA DESAI,PRITESHKUMAR DINESHCHANDRA DESAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	ISMIALBHAI MOHAMADBHAI DESAI,GUJARAT RAJYA MARG VAHAN VYAVAHAR NIGAM (G.S.R.T.C)	RULE SERVED,MR HS MUNSHAW
13557	FA/1619/2004	09/06/2015	VALBAI PARBAT VARSANI,JITESH PARBAT VARSANI MINOR THROUGH NATURAL GUARDIAN AND,REKHABEN PARBAT VARSANI MINOR THROUGH NATURAL GUARDIAN AND,JAYESH PARBAT VARSANI MINOR THROUGH NATURAL GUARDIAN AND,SHIVJI VAGHJI VARSANI,MANBAI SHIVJI VARSANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARAVIND ISMAIL KOLI,VIRJI RATNA RABADIA,NEW INDIA ASSURANC CO. LTD,DEVJI SHIVJI VARSANI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
13558	FA/1620/2004	28/02/2012	ASMITABEN RAKESHBHAI PATEL,	(MR BD KARIA)	ORIENTAL INSURANCE CO. LTD,GUNWANTBHAI ISHWARBHAI PATEL,RAMESHBHAI ISHWARBHAI PATEL	RULE SERVED,(MR MAULIK J SHELAT)
13559	FA/1621/2004	19/02/2016	SURESHBHAI KANAIYALAL RATWANI,KAVITABEN W/O SURESH KANAIYA-LAL	MR KIRAN C MEHTA	IQBAL FAKIRMOHAMMED MANSURI(DELETED AS COURT'S ORDER DTD.12.03.2012),MANAGER, AMTS	DELETED,MR HS MUNSHAW
13560	FA/1622/2004	24/04/2012	HEIRS OF DECD.AMITKUMAR CHANDRAKANT BHATT,CHANDRAKANT POPATLAL BHATT,HARSHIDABEN CHANDRAKANT BHATT	MR PREMAL S RACHH	NEW INDIA INSURANCE CO LTD.,MEMAN NARAN KARMUR,BHARAT BHUSHAN GOSWAMI	RULE SERVED,MS MEGHA JANI
13561	FA/1623/2004	30/03/2009	REKHABEN D/O GORDHANBHAI HASMATRAY,	NOTICE SERVED,(MR MUKESH R SHAH)	REHMADKHAN IMAMKHAN PATHAN,GSRTC	
13562	FA/1624/2004	06/06/2016	PUNJIBEN W/D DECD. GABHAJI DHAYAJI THAKORE,DASHRATHJI GOBHAJI THAKORE,BHARATJI GABHAJI THAKORE	MS RV ACHARYA	BABUJI DHULAJI MAKWANA,RASIKLAL PRABHUDAS PATEL,ORINETAL INSURNACE CO. LTD	RULE SERVED,MR KK NAIR,MR SK PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13563	FA/1625/2004	06/06/2016	MEENABEN WD/O DECD. BHAIJIJI MOHANJI THAKORE,SOMAJI BHAIJIJI THAKORE,BABUJI BHAIJIJI THAKORE	MS RV ACHARYA	BABUJI DHULAJI MAKWANA,RASIKLAL PRABHUDAS PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR SK PATEL
13564	FA/1626/2004	17/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	BECHARBHAI BHAYABHAI MONPARA,VALLABHBHAI BHAYABHAI,BHAYABHAI LAXMANBHAI	RULE SERVED
13565	FA/1627/2004	01/05/2017	MAHMADBHAI GALUBHAI SHAIKH,	MR MEHUL SHARAD SHAH	MOMIN ABDULBHAI FIROJBHAI (DELETED IN LOWER COURT),MOMIN MAHMODBHAI JAMALBHAI DHUKA,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK,MR KK NAIR,MR AMIT C NANAVATI
13566	FA/1628/2004	01/05/2018	KHEMABHAI DITABHAI BHRADA,LALIBEN KHEMABHAI BHRADA	MR JV JAPEE	SATISHKUMAR SAMSHERSINH RAJPUT(DELETED),ASHOKKUMAR BALDEVRAJ,THE ORIENTAL INSURANCE CO. LTD,MUSABHAI SADIQBHAI TINTOTIYA,NATIONAL ASSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA,(MR MAULIK J SHELAT)
13567	FA/1629/2004	01/05/2018	LAXMANBHAI SOMABHAI VARSAT,SAVITABEN LAXMANBHAI VARSAT	MR JV JAPEE	SATISHKUMAR SAMSHERSINH RAJPUT,ASHOKKUMAR BALDEVRAJ,THE ORIENTAL INSURANCE CO. LTD,MUSABHAI SADIQBHAI TINTOTIYA,NATIONAL ASSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA,(MR MAULIK J SHELAT)
13568	FA/1630/2004	01/05/2018	SURMAJI THAVRAJI BHRADA,PANIBEN SURMAJI BHRADA	MR JV JAPEE	SATISHKUMAR SAMSHERSINH RAJPUT(DELETED),ASHOKKUMAR BALDEVRAJ,THE ORIENTAL INSURANCE CO. LTD,MUSABHAI SADIQBHAI TINTOTIYA,NATIONAL ASSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA,(MR MAULIK J SHELAT)
13569	FA/1631/2004	01/05/2018	SURJIBHAI DITABHAI BHRADA,NANIBEN SURJIBHAI BHRADA	MR JV JAPEE	SATISHKUMAR SAMSHERSINH RAJPUT(DELETED),ASHOKKUMAR BALDEVRAJ,THE ORIENTAL INSURANCE CO. LTD,MUSABHAI SADIQBHAI TINTOTIYA,NATIONAL ASSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA,(MR MAULIK J SHELAT)
13570	FA/1632/2004	01/05/2018	KHEMABHAI DITABHAI BHRADA,LALIBEN KHEMABHAI BHRADA	MR JV JAPEE	SATISHKUMAR SAMSHERSINH RAJPUT((DELETED),ASHOKKUMAR BALDEVRAJ,THE ORIENTAL INSURANCE CO. LTD,MUSABHAI SADIQBHAI TINTOTIYA,NATIONAL ASSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA,(MR MAULIK J SHELAT)
13571	FA/1633/2004	04/05/2012	AMRUTBEN BALDEVBHAI PATEL,MUKESHBHAI BALDEVBHAI PATEL,ARVIDNBHAI BALDEVBHAI,KADVIBEN DEKABHAI PATEL	MS RV ACHARYA	VIRISNG CHAUDARI,SUBHASH CHANDRAKANT ANTULA,ORIENTAL INDUSRNACE CO. LTD	RULE NOT RECD BACK,SERVED BY AFFIX. (R),MR KK NAIR
13572	FA/1634/2004	02/05/2012	KAMLABEN DEVCHAND LIMBANI,MINOR JIGNISHA DEVCHAND LIMBANI,MINOR MEGHABAI VALJIBHAI LIMBANI,MINOR HITESH DEVCHAND LIMBANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHIMJI DEVKARAN THACKER,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD	DELETED,MS MONALI H BHATT
13573	FA/1635/2004	02/05/2012	MEGHBAI VALJI LIMBANI,SHIVJI VALJI LIMBANI,SHIVDAS VALJI LIMBANI,SOMAJI VALJI LIMBANI,KHIMJI VALJI LIMBANI,RAMESH VALJI LIMBANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHIMJI DEVKARAN THACKER,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD	DELETED,MS MONALI H BHATT
13574	FA/1638/2004	12/08/2013	NIRMALADVI S MISHRA,	MR ZUBIN F BHARDA	MATANGI TRASPOT CO.,SADDING SHOPPING & TRANSPORT CO.,NEW INDIA ASSURANCE CO. LTD,UNITED INDIA INSURANACE CO.LTD	DELETED,RULE SERVED
13575	FA/1639/2004	24/04/2012	HIERS OF DECD.ASHOK @ GYANCHAND SHAMANDAS VADHVA,SARDABEN GYANCHAND VADHVA,MINOR MONIKA GYANCHAND VADHVA,MINOR BHAVNA GYANCHAND VADHVA,SHYAMANDAS CHHABILDAS DIED	MR LAKHPATSINH DABHI,MR AMITKUMAR C BHATT	SURJITSING GYANSING SHIKH DEL.COURT ORDER DTD.23-3-2012.,OVERSHINE CARGO MOVERS BOMBAY PVT.LTD.,NEW INDIA ASSURANCE CO LTD.	DELETED,RULE SERVED,MR SUNIL B PARIKH

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13576	FA/1640/2004	12/03/2012	JOGINDARSINGH SARDAR KHAJANSINGH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VELJI RUDA SORATHIA,DINESHCHANDRA MOHANLAL KHETANI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
13577	FA/1641/2004	12/03/2012	NENSHIBHAI VALJIBHAI MAHESHWARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VELJI RUDA SORATHIA,DINESHCHANDRA MOHANLAL KHETANI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
13578	FA/1642/2004	12/03/2012	VRAJLAL NARSHIBHAI CHAVDA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VELJI RUDA SORATHIA,DINESHCHANDRA MOHANLAL KHETANI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
13579	FA/1647/2004	02/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	PRAFULBHIA B PATEL,VINUBHAI DEVCHANDRA PANCHAL	RULE SERVED,MR MTM HAKIM
13580	FA/1649/2004	15/02/2012	NARSINGDAS SULABHDAS,SULOCHNABEN NARSINGDAS	MR BHARAT JANI	GSRTC,	MRS VASAVDATTA BHATT
13581	FA/1651/2004	07/01/2015	NEW INDIA ASSURANCE CO.LTD,	MR VIBHUTI NANAVATI	NAVNIT KESHAVLAL SOLGAMA,KANTILAL SOMABHAI PATEL	RULE SERVED,MR MEHUL S SHAH
13582	FA/1652/2004	19/04/2012	I C P (GS) AHMEDABAD,	MR VIBHUTI NANAVATI	KULSHAMIBIBI ALISHA SAIYED W/O LAT ALISHA ABDULSHA SAIYED,MURAD HUSAIN ALISHA SAIYED S/O LATE ALISHA,MUSTAK HUSAIN ALISHA SAIYED S/O LATE ALISHA ABDULSHA,MUMTAJBIBI ALISHA SAIYED D/O LATE ALISHA ABDULSHA SAIYED,MUNIRKHAN KAMALUDINKHAN PATHAN,STATE OF GUJARAT,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MRS MADHUBEN SHARMA,MR SHALIN N MEHTA,MR.KANDARP D ACHARYA
13583	FA/1654/2004	20/04/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	AMINA ISMAIL,JUBEDA ISMAIL,ALI ISMAIL,SHAMIM ISMAIL,ROSHAN ISMAIL,MARIYAM AALI,RANCHHOD NARAN PATEL	RULE SERVED,RULE UNSERVED
13584	FA/1656/2004	21/08/2012	PRAKASHNARAYANRAV VINKAR,	MR BHARAT B SHAH,MR SUNIL K SHAH	SULEMAN GULAMRASUL LAGJIWALA,UNITED INDIA INSURANCE COMPANYLTD.	RULE SERVED,MR VIBHUTI NANAVATI
13585	FA/1657/2004	02/12/2010	VASHRAMBHAI LAVJIBHAI @ LAVABHAI KUKADIA,	MR PANKAJ R DESAI	RAJABHAI DUDHABHAI DHADVI,THE NEW INDIA INSURANCE CO.LTD	RULE SERVED
13586	FA/1658/2004	18/03/2016	GOVINDBHAI RUPCHAND SIHANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	LALJIBHAI DHARMAJI CHAUDHARI,NATIONAL INSURANCE CO LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,MR SUNIL B PARIKH
13587	FA/1659/2004	18/03/2016	VIRAM LAXMAN RAVALDEV,	MR MEHUL S SHAH,(MR SURESHM SHAH)	UMA SHANKAR PRASAD,JOGIDARSINGH JAGATSINGH,NATIONAL INSURANCE CO LTD.	RULE UNSERVED,(MR MAULIK J SHELAT)
13588	FA/1660/2004	18/03/2016	BALABHAI MOHANBHAI RAVALDEV,KADVINBEN BALABHAI RAVALDEV	MR MEHUL S SHAH,(MR SURESHM SHAH)	UMA SHANKAR PRASAD(DELETED AS PER COURT'S ORDER DTD 10/04/12 IN CA 2288/12),JOGIDARSINGH JAGATSINGH,NATIONAL INSURANCE CO LTD.	DELETED,RULE UNSERVED,(MR MAULIK J SHELAT)
13589	FA/1661/2004	22/02/2016	LRS OF DECD. HIMMATBHAI VIRJI-BHAI RAJPARA,SHARDABEN HIMMATBHAI RAJPARA,MINOR CHANDUBHAI HIMMATBHAI,MINOR KALPESHBHAI HIMMATBHAI,MINOR NARESHBHAI HIMMATBHAI,VIRJIBHAI LIMBABHAI RAJPARA,KASHIBEN VIRJIBHIA RAJPARA	MR DIVYESH SEJPAL	MAGANBHAI BCHUBHAI THUMMAR,UNITED INDIA INSURACE CO. LTD	RULE SERVED,MR RR MARSHALL

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13590	FA/1662/2004	09/02/2012	JUMABHAI MANGABHAI MAHESHWARI,AAJBAI JUMABHAI MAHESHWARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAVA DANA AYAR,K.R.SATHWARA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MR KK NAIR
13591	FA/1663/2004	03/04/2012	KANKUBEN LAKHABHAI BHIL,NARSHI LAKHABHAI BHIL,MINOR THRO'KANKUBEN LAKHABHAI BHIL	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHHAGANBHAI BHOLUBHAI BHIL,RAHEMTULLAH HAJI ABDULBHAI SHAIKH,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
13592	FA/1664/2004	23/03/2012	RASHMIBEN JAYANTILAL SAVALIYA,MINOR ABHISHEK JAYANTILAL SAVALIYA,MINOR SHRIKUNJ JAYANTILAL SAVALIYA	MR RC KAKKAD	SHIVUBHA KODUBHA CHAVADA,THE G.S.R.T.C,BAVANJIBHAI JERAMBHAI SAVALIYA,PRAVINKUMAR BAVANJIBHAI SAVALIYA,DILIP BAVANJIBHAI SAVALIYA	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR HS MUNSHAW
13593	FA/1665/2004	18/12/2013	KIRANKUMAR LALBHAI SHAH,	MR SANDIP C SHAH	MANHARBHAI SOMABHAI PARMAR,FIROZ FIDAHUSSAIN CHHADIYANI,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MS HINA DESAI
13594	FA/1666/2004	08/04/2013	BHARTIBEN SURESHKUMAR PATEL,DEEPAK SURESHKUMAR PATEL,RAKESH SURESHKUMAR PATEL,MINOR PRITI SURESHKUMAR PATEL,KAMLABEN SUMANCHANDRA PATEL	MR DHARMESH V SHAH	KANJIBHAI MAFATBHAI RABARI,VIJYA BANK LIMITED,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR UDAY R BHATT,MR PALAK H THAKKAR
13595	FA/1667/2004	02/02/2012	ARJAN JIVA DANGAR,RADHABEN ARJAN DANGER	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARISINGH SUDESINGH SEKHAWAT,NATIONAL INSURANCE CO LTD	(MS SADHANA SAGAR),MS LILU K BHAYA,MR SM CHUDASAMA
13596	FA/1668/2004	16/02/2012	KAMALKISHORE PREMDUTT UNIYAL,POONAM KAMALKISHOR UNIYAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	ABDULRASHID MOONIRBHAI SHEKH C/O RAJESH DEVENDRAKUMAR,RAJESH DEVENDRAKUMAR,NATIONAL ISURANCE CO. LTD,YOGESH OMPRAKASH ARYA DELETED COURT ORDER,DTD.29/12/2011.,UNITED INIDA INSURACE CO LTD	DELETED,SERVED BY AFFIX. (R),MR BC DAVE,MR MEHUL SHARAD SHAH
13597	FA/1672/2004	20/03/2013	SURESH FAKIRCHAND DHOBI,	MR KIRTIDEV R DAVE	MOHAN DHARAMSINGH VANAND,MATA GOPAL AHIR,NEW INDIA ASSURANCE CO LD.	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH
13598	FA/1673/2004	25/01/2016	LEGAL HEIRS & REP. OF DECD. DHARMESH HIMMATLAL TERAIYA,HIMMATLAL RAGHAVJI TERAIYA,NIRMALBEN HIMMATLAL TERAIYA	MR HARSHIT S TOLIA	KUNDANBEN BAKULBHAI BHATT,NATIONAL INSURANCE CO. LTD,DHARIVAL TOBACCO PRODUTCTS LTD,UNITED INDIA INSURNACE CO LTD	RULE SERVED,MS HINA DESAI,MR DAKSHESH MEHTA
13599	FA/1674/2004	29/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	ALI MAMAD OSMAN KUMBHAR,RAHIMBHAI ALI AMAMAD KUMBHAR,DEVJIBHAI DAHYABHAI MAHESHWARI,MALSI PARBAT HARIJAN	RULE SERVED,MR KIRTIDEV R DAVE
13600	FA/1676/2004	07/05/2012	COMMISSIONER,JAMNAGAR MUNICIPAL CORP.,	MS SEJAL K MANDAVIA	PARTNERS OF PRAKASH ELECTIRCKSSTORES,PRAKASHKUMAR BHIKALAL PATEL,BHIKHALAL SAMJIBHAI PATEL	MR PREMAL S RACHH
13601	FA/1681/2004	21/07/2008	THAKORE RAMJIBHAI DALAJI SINCEDECD. THRO' HEIRS & LRS,THAKOR KACHARAJI RAMAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13602	FA/1682/2004	21/07/2008	THAKORE RAMSUNGJI CHEMARJI,THAKOR GALBAJI GHEMARJI,THAKOR RAVAJI GHEMARJI,THAKOR KESAJI GHEMAJI,THAKOR SARDARJI GODADJI,THAKOR NATHAJI HEMTAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13603	FA/1683/2004	21/07/2008	GHORI AMINKHAN KHORAMKHAN SINCE DECD. THRO' HEIR & LRS,GHORI MOTAMIYA KHORAMKHAN,GHORI SABATKHAN KHURAMKHAN,GHORI TAJBAI KHURAMKHAN,GHORI SHANKHUBEN KHURAMKHAN	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER

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13604	FA/1684/2004	21/07/2008	KACHARAJI ROMAJI,PARTHIJI ROMAJI,PRATAPJI PARTHIJI THAKOR,KARSANJI PARTHIJI THAKOR,HIRABEN PARTHIJI THAKOR,KANKUBEN PARTHIJI THAKOR,MANGUBEN PARTHIJI THAKOR,TALAJI ROMAJI SINCE DECD.THRO'HEIR & LRS GALABIBEN,SHAMJI TALAJI,BABUJI TALAJI,PUNJAJI SOMAJI THAKOR,KUVANJI ROMAJI THAKOR	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13605	FA/1685/2004	21/07/2008	THAKORE TALAJI HIRAJI,THAKOR SADAJI HIRAJI,THAKOR DALSANGJI BHIKHAJI,THAKOR NAVAJI BHIKHAJI,THAKOR SADAJI HIRAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13606	FA/1686/2004	21/07/2008	THAKORE MOHANJI ROMAJI,THAKOR RAVAJI MOHANJI,THAKOR MANGAJI MOHANJI,THAKOR LAKHAJI ROMAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13607	FA/1687/2004	21/07/2008	KHUMBHAR RAJABHAI MAVABHAI KHUMBHAR SINCE DECD.THRO'HEIRS,PRAJAPATI AMTHIBEN RAJABHAI,PRAJAPATI BHEMABHAI RAJABHAI SINCE DECD. THRO' HEIRS & LRS,PRAJAPATI PASABHAI RAJABHAI,PRAJAPATI REVABHAI RAJABHAI,PRAJAPATI JOITABHAI RAJABHAI,PRAJAPATI MOHANBHAI RAJABHAI,PRAJAPATI BABUBHAI RAJABHAI,PRAJAPATI SAMUBEN RAJABHAI SINCE DECD. THRO' HEIRS & LRS,PRAJAPATI JETHABHAI JIVABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13608	FA/1688/2004	21/07/2008	THAKORE MOHANJI RAMAJI SINCE DECD. THRO' HEIRS & LRS,THAKOR RAVAJI MOHANJI,THAKOR LAKHAJI ROMAJI,THAKOR GALIBEN SENDHAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13609	FA/1689/2004	21/07/2008	KUMBHAR BHIKHABHAI MAJJIBHAI SINCE DECD. THRO' HEIRS & LRS,KUMBHAR SHANTOKBEN GODADBHAI SINCE DECD. THRO' HEIRS & LRS	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13610	FA/1690/2004	21/07/2008	SUTHAR PARSOTTAM MOTI,SUTHAR BHIKHABHAI LALABHAI,SUTHAR KESHAVLAL BHIKHABHAI,SUTHAR TRIBHOVANDAS BHIKHABHAI,SUTHAR PRANLAL BHIKHALAL,SUTHAR DAHYALAL BHIKHALAL,SUTHAR NARANDAS BHIKHALAL	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13611	FA/1691/2004	21/07/2008	MUMAN HABIB NOORMOHMAD SINCE DECD. THRO' HEIRS & LRS,	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13612	FA/1692/2004	21/07/2008	KUMBHAR SARAJBHAI VIRABHAI D/O DECD.KACHAR BECHAR,SOMABHAI VIRABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13613	FA/1693/2004	21/07/2008	HARIJAN RAMABHAI HIRABHAI SINCE DECD. HIS HEIR & LRS,HARIJAN SOMABHAI RAMABHAI,HARIJAN SADABHAI HIRABHAI SINCE DECD. HIS HEIR & LRS,HARIJAN DALABHAI KHUSHALBHAI,HARIJAN KALUBHAI KHUSALBHAI,HARIJAN PARTHIBHAI KHUSALBHAI,HARIJAN KANKUBEN KHUSALBHAI,HARIJAN KACHARBHAI LALABHAI SINCE DECD. THRO' HEIR & LR,HARIJAN DALIBEN KACHARABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13614	FA/1694/2004	21/07/2008	THAKORE SIVABHAI SAVDANJI SINCE DECD. THRO' HEIR & LRS,THAKOR JENAJI SHIAVAJI,THAKOR HIRABEN SHIVAJI,THAKOR CHAMPABEN SHIVAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13615	FA/1695/2004	21/07/2008	HARIJAN SADA HIRA SINCE DECD. THRO' HEIR & LRS,HARIJAN DALA KHUSAL,HARIJAN KALU KHUSAL,HARIJAN PARTHI KHUSAL,HARIJAN KANKUBEN KHUSAL,HARIJAN KACHARA LALA	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13616	FA/1696/2004	21/07/2008	THAKORE GHAMAR BHALU SINCE DECD. THRO' HEIRS & LRS,THAKOR RAMSANG GHAMER,THAKOR HEMTA BHALU,THAKOR RANCCHOD HEMTAJI,THAKOR GODAD BHALU,THAKOR SARDARJI GODADJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13617	FA/1697/2004	21/07/2008	KHUMBHAR JETHA JIVABHAI,KUMBHAR KARSANBHAI RAMABHAI,KUMBHAR RAJABHAI MAVABHAI'S LEGAL REP.,AMTHIBEN RAJA,BHEMBHAI RAJABHAI SINCE DECD. THRO' HEIRS & LRS REVIBEN,JOITABHAI RAJABHAI,REVABHAI RAJABHAI,JOITABHAI RAJABHAI,MOHANBHAI RAJABHAI,BABUBHAI RAJABHAI,SAMUBEN RAJABHAI SINCE DECD. THRO' HERI & LRS REVABHAI,KUMBHAR HIRABEN KALUBHAI,KUMBHAR SHIVABHAI RAMABHAI,KUMBHAR JETHABHAI RAMABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13618	FA/1698/2004	21/07/2008	AMUMIYA KHURAMBHAI SINCE DECD.THRO' LRS,MOTAMIYA KHURAMKHAN GHORI,SABARKHAN KURAMKHAN GHORI,TAJBAI KHURAMKHAN GHORI,SHAKUBEN KHURAMKHAN GHORI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13619	FA/1699/2004	21/07/2008	KALANDARKHAN SORAMKHAN SINCE DECD. HEIR & LRS,MAJATKHAN KALANDARKHAN BIHARI,MASIRKHAN KALANDARKHAN BIHARI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13620	FA/1700/2004	21/07/2008	ADMN. OF TEMPLE OF CHAMUNDA MATA,PRAJAPATI MOHANBHAI KALUBHAI,THAKOR RANCHHODJI HEMTAJI,GHORI SABATKHAN K,PRAJAPATI KARSNABHAI RAMABHAI,RAVAL SHIVABHAI LALABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13621	FA/1701/2004	21/07/2008	THAKORE KACHARAJI RAMAJI,THAKOR PARTHIJI RAMAJI'S THRO' REP.,THAKOR PRAPATJI PARTHIJI,THAKOR KARSANJI PARTHIJI,THAKOR HIRABEN PARTHIJI,THAKOR KANKUBEN PARTHIJI,THAKOR MANGUBEN PARTHIJI,THAKOR TALAJI RAMAJI,THAKOR KUVARJI RAMAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13622	FA/1702/2004	21/07/2008	THAKOR GODADAJI BHALUJI SINCE THRO' HEIRS & LRS,THAKOR SARDARJI GODADAJI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13623	FA/1703/2004	21/07/2008	KUMBHAR JIVA ZALA SINCE DECD. HIS HEIRS AND LRS,KUMBHAR JITHABHAI JIVABHAI,KUMBHAR DEVABHAI JIVABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13624	FA/1704/2004	21/07/2008	KUMBHAR NATHABHAI RAMCHANDBHAISINCE DECD. THRO' HEIRS & LRS,KUMBHAR VIRABHAI NATHABHAI,KUMBHAR SHIVABHAI NATHABHAI,KUMBHAR REVABHAI NATHABHAI,KUMBHAR SOMABHAI NATHABHAI	(MR MOHANBHAI DESAI)	STATE OF GUJARAT,	GOVERNMENT PLEADER
13625	FA/1705/2004	11/04/2012	GSRTC,	MRS FALGUNI D PATEL	SONALIBEN MANDANBHAI SHIYAL,KARSHAN KARA KARAWADARA,ORIENTAL INSURANCE CO. LTD.,PARTNER OF GABHRUBHAI & CO.,HUSHENKHA GULAMKHA PATHAN,ARSIBHAI OGHADBHAI & LAXMANBHAI MALABHAI	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR KK NAIR
13626	FA/1715/2004	20/04/2012	MANJULABEN BHAVANBHAI PATEL WD/O BHAVANBHAI PATEL,VIJAY KUMAR BHAVANBHAI PATEL,CHHAYABEN BHAVANBHAI PATEL,AJAY KUMAR BHAVANBHAI PATEL,MULJIBHAI KANJIBHAI PATEL,JIVABEN MULJIBHAI PATEL	MR SK PATEL	JITENDRA KUMAR BHAILAL DOSHI,VARAHI DAIRY FARM,ORIENTAL INSURANCE CO. LTD	RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
13627	FA/1716/2004	16/07/2010	MODI JASHWANTLAL BACHUBHAI,MODI BACHUBHAI SANKALCHAND	,NOTICE SERVED	AHMEDABAD MUNICIPAL CORP.,	
13628	FA/1717/2004	15/03/2012	SAVITABEN @ SITABEN RAMESHBHAITHAKOR,ARTIBEN RAMESHBHAI THAKOR,TEJABHAI NEMABHAI THAKOR,BABIBEN TEJABHAI THAKOR	MR HARSHIT S TOLIA	CARGO MOTORS,NEW INDIA ASSURANCE COMPANY	(MR HM BHAGAT),MR GC MAZMUDAR,MR HG MAZMUDAR
13629	FA/1723/2004	04/07/2013	RITABEN ASHWINKUMAR PARMAR,	MR JAYESH A DAVE	ASHWINKUMAR MANILAL PARMAR,	MR HR PRAJAPATI
13630	FA/1762/2004	07/12/2010	STATE OF GUJARAT,LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASWANTLAL PITTAMBARDAS SHAH,VASANTLAL PITTAMBARDAS SHAH	RULE SERVED,(MR A J PATEL)
13631	FA/1763/2004	07/12/2010	STATE OF GUJARAT,LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDLAL POONAMCHANDDAS,KOKILABEN GOVINDLAL,KUSUMBEN GOVINDLAL,RAJENDRAKUMAR GOVINDLAL	RULE SERVED
13632	FA/1764/2004	07/12/2010	STATE OF GUJARAT,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL PITTAMBERDAS,JASWANT PITTAMBERDAS SHAH,VASANTLAL PITTAMBERDAS SHAH	(MR A J PATEL)
13633	FA/1765/2004	07/12/2010	STATE OF GUJARAT,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDLAL POONAMCHANDDAS DECD.THROUGH THE LRS,RAJENDRAKUMAR GOVINDLAL SHAH,KUSUMBEN GOVINDLAL SHAH,KOKILABEN GOVINDLAL SHAH	(MR A J PATEL)
13634	FA/1766/2004	21/02/2018	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF CHUNILAL JESANG KARSANBHAI CHUNILAL,RESAMBEN WD/O KARSANBHAI CHUNILAL,HARJIBHAI KARSANBHAI BHIL,RAIJIBHAI KARSANBHAI BHIL,SAVITABEN D/O KARSANBHAI CHUNILAL,MANSINGBHAI KARSANBHAI BHIL,CHIMANBHAI KARSANBHAI BHIL,DADUBHAI KARSANBHAI BHIL,NARPATBHAI KARSANBHAI BHIL,EXECUTIVE ENGINEER	,MR PF MAKWANA,MS ARATI P MAJMUNDAR

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13635	FA/1767/2004	23/11/2013	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BABLIBEN MOHANBHAI,HEIRS OF DECD KASHIRAM MOHAN BHAI,VAJIBEN WD/O KASHIRAM MOHANBHAI,RAMDASBHAI KASHIRAMBHAI BHIL,ISHWARBHAI MOHANBHAI,CHANDANBEN MOHANBHAI,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR PF MAKWANA,MS ARATI P MAJMUNDAR
13636	FA/1768/2004	23/11/2013	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SUNDERBEN WD/O CHUNIYABHAI KOYLABHAI,DIWALIBEN D/O CHUNIYABHAI KOYLABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR PF MAKWANA,MS ARATI P MAJMUNDAR
13637	FA/1769/2004	23/11/2013	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BHIL NARSINHBHAI CHOTABHAI,HEIRS OF DECD. PANKIBEN CHAGANBHAI,VANJIBHAI CHAGANBHAI,KACHARABHAI CHAGANBHAI'S HEIR SUKHARAMBHAI KACHARABHAI,PUNABHAI KACHARABHAI,HEIRS OF DECD. CHIMAN MANSUKH BHIL,SHARDABEN D/O CHIMANBHAI MANSUKHBHAI,MANJULABEN D/O CHIMANBHAI MANSUKHBHAI,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR PF MAKWANA,MS ARATI P MAJMUNDAR
13638	FA/1770/2004	25/01/2011	DY.COLLECTOR,	GOVERNMENT PLEADER	DASHRATHBHAI R PARIKH,AGRICULTURE PRODUCE MARKET COMMITTEE	HL PATEL ADVOCATES,MR MANAV A MEHTA
13639	FA/1808/2004	03/12/2012	GEB,	MR DIPAK R DAVE	PREMKUMAR TULSIDAS,	MR AMAR D MITHANI,MR ANSHIN H DESAI
13640	FA/1810/2004	02/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	HEIRS OF DECD.MOHMAD SIDIQUE SHAIKH,TOHESHABIBI MOHMAD SIDIQUE SHAIKH,MAHEBOOB HUSAIN MOHMAD SIDIQUE SHAIKH,MOHMAD ASIF MOHMAD SIDIQUE SHAIKH,FAIZLRASUL MOHMAD SIDIQUE SHAIKH,HEIRS OF DECD.MOHMAD HANIF MOHAMADBHAI SHAIKH,MADINABIBI MOHMAD HANIF SHAIKH,USMAN GANI MOHMAD HANIF SHAIKH,SAMSULHEK MOHMAD HANIF SHIAKH,SURESHKUMAR JAMNADAS GOR (DELETED AS PER ORDER DT.19.10,BANSILAL M PATANI	,DELETED,RULE SERVED,MR KM PARIKH,MR MTM HAKIM
13641	FA/1817/2004	05/03/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	BALVANTRAY RANCHHODDAS THACKER,RUXMANIBEN BALVANTRAY THACKER,DRIVER OF TRUCK INVOLVED IN THE ACCIDENT,OWNER OF THE TRUCK INVOLVED IN THE ACCIENT,THE INSURER OF THE TRUCK INVOLVED IN THE ACCIDENT,KANYA KHETA BAROT,HARESH NARANDAS AASNANI,STATE OF GUJARAT	,RULE NOT RECD BACK, (MR SURESHM SHAH)
13642	FA/1818/2004	23/02/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	JENABAI MORAD BALOCH,RANIBAI MORAD BALOCH,FATMABAI MORAD BALOCH,SERBANU MORAD BALOCH,JAKAB ABDULLA KUMBHAR,SALIM HAJI IBRAHIM MORAWALA	RULE SERVED,MR ASHISH M DAGLI
13643	FA/1819/2004	11/04/2012	THE GENERAL MANAGER G.S.R.T.C.,	MS MONALI H BHATT	ZAHIRMIYA MAHAMADMIYA MALEK,BHAILALBHAI PARSHOTTAMBHAI PATEL DELETED CT.ORDT.23-3-12.	DELETED,MR DIVYESH SEJPAL
13644	FA/1820/2004	27/07/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD.GHANSHYAMBHAI RANCHODBHAI,RANCHHODBHAI NARANBHAI DODIA,SAMUBEN MALUBHAI,SANTUBEN GHANSHYAMBHAI,SITALBEN GHANSHYAMBHAI,MITALBEN GHANSHYAMBHAI,PRATAPBHAI BHAVANBHAI,SATISHKUMAR DAHYABHAI PATEL,PRATAPBHAI GATORBHAI PATEL DELETED CT.ORDER DTD.07-02-12.	,NOTICE SERVED,DELETED,BALKRISHNA ACHARYA
13645	FA/1831/2004	08/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL MAFATLAL NAROTTAMDAS,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI

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13646	FA/1832/2004	08/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	RAMESHBHAI ISHWARBHAI PATEL LEGAL HEIR OF DECD.,SPL.LAQ OFFICER	RULE SERVED,RULE UNSERVED
13647	FA/1833/2004	08/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL MADHAVLAL MAGANLAL,SPL.LAQ OFFICER	RULE SERVED
13648	FA/1840/2004	15/02/2012	DECD BHUPATBHAI GOKALBHAI RAMANI THRO' HIS HEIRS AND LRS,JYOTSNABEN BHUPATBHAI RAMANI,MINOR MAYURBHAI BHUBHATBHAI RAMANI,SHARMILABEN BHUBHATBHAI RAMANI {MINOR},RAJNIBHAI BHUBHATBHAI RAMANI [MINOR],GOKALBHAI PARBATBHAI RAMANI,PAMUBEN GOKALBHAI RAMANI	MR PRAVIN GONDALIYA	GULABHSINH HARUBHA JADJA,KALUBHAI HARIBHAI DALSANIA,NATIONAL INSURANCE CO.	RULE SERVED,MS MEGHA JANI
13649	FA/1841/2004	22/03/2012	HEIRS OF DECD.SANJAYKUMAR MADHAVJIBHAI NAKUM,MADHAVJIBHAI KHETABHAI NAKUM HEIRS AND L.RS.DELETED 19-1-12,SMT. PANIBEN MADHAVJIBHAI NAKUM DELETED CT.ORDER19-1-12.,TARUNKUMAR MADHAVJIBHAI NAKUM,SMT. KANUBEN KHETABHAI NAKUM DELETED CT.ORDER DTD.19-01-12.,MINOR NEER KUMAR MADHAVJIBHAI NAKUM,MINOR NEEL KUMAR MADHAVJIBHAI NAKUM	DELETED,(MR HM LATHIA),MR PARAS H LATHIA	DRIVER VIRAMBHA VIRABHAI,VINODKUMAR BHAGVANJI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE UNSERVED,MR SHALIN N MEHTA
13650	FA/1842/2004	17/04/2012	SURAJBA AMARSINH SODHA,GAJENDRA AMARSINH SODHA,RAJENDRA AMARSINH SODHA	MR MEHUL S SHAH,(MR SURESHM SHAH)	IBRAHIM JUSAB RAYAMA,BHACHU LAXMAN CHHANGA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH
13651	FA/1843/2004	21/03/2012	GSRTC,	MS MONALI H BHATT	KOLI BALUBHAI MALABHAI,DRIVER	,MR PH GOHIL,MRS NISHA M PARIKH
13652	FA/1844/2004	11/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	KANTABEN MANILAL PATEL,JAGDISHCHANDRA MANILAL PATEL,DHARMISHTHA MANILAL PATEL,HARJIBHAI BHAYJANBHAI BHOYA	RULE SERVED,MR AMIT V THAKKAR
13653	FA/1845/2004	11/12/2015	HETUBHA NAGJI JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	TARUN RAVIDAN GADHAVI,RASHMIKANT RAVIDAN GADHAVI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR VIBHUTI NANAVATI
13654	FA/1846/2004	22/12/2015	CHAMPABEN MANILAL MEKWAN,RAMANBHAI MANILAL MEKWAN,BIPINBHAI MANILAL MEKWAN	MR DHARMESH V SHAH	MANUBHAI C PATEL,NEW INDIA ASS.CO.LTD.	RULE SERVED,MR PALAK H THAKKAR
13655	FA/1847/2004	11/07/2017	AVNIBEN WD/O PRAKASHBHAI SHANKARLAL PATHAK,MINOR NIZARGAKUMAR PRAKASHBHAITHRO' AVNIBEN,SHANKARLAL NATHALAL PATHAK,TARULATABEN SHANKARLAL PATHAK	MR MTM HAKIM	DHAARAMENDRA DAHYABHAI PATEL DELETED,DAHYABHAI N PATEL(DELETED AS PER COURT ORDER IN FA 1845/2004),ORIENTAL INSURANCE CO. LTD	DELETED,MS LILU K BHAYA
13656	FA/1848/2004	11/07/2017	AVNIBEN WD/O PRAKASHBHAI SHANKARLAL PATHAK,	MR MTM HAKIM	DHAARAMENDRA DAHYABHAI PATEL DELETED,DAHYABHAI N PATEL,ORIENTAL INSURANCE CO. LTD	DELETED,RULE NOT RECD BACK,MS LILU K BHAYA
13657	FA/1849/2004	17/03/2017	RAMANBHAI NANABHAI NADIYA,DECDLEGAL HEIRS,SHARDABEN RAMANBHAI NADIYA W/O.RAMANBHAI NANALAL PATEL,PRAKASHBHAI RAMANBHAI NADIYA (PATEL) SON.	MR SUNIL K SHAH,MS SUSHMA S SHAH	PRAVINSINH MAHENDRASING,JAYANTIBHIA MAGANBHAI PRAJAPATI,ORIENTAL INSURANCE CO. LTD	,MR AV PRAJAPATI,MR DAKSHESH MEHTA
13658	FA/1850/2004	26/03/2012	BHIKHABHAI MULJIBHAI MANWAR,	MR AMAR D MITHANI	GSRTC,SANTOSH @ CHHOTUBHAI SHANKARBHAI KHAIRNAR,MANOHARBHAI GOKALBHAI BHAKTA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA
13659	FA/1851/2004	26/03/2012	KASAM ABDULLA HALEPOTRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SUMAR GABHA BAFAN,VIRENDRASINGH MAHIPATSINGH JADEJA,ORIENTAL INSURANCE CO LTD.	SERVED BY AFFIX(N),RULE SERVED,MR RITURAJ M MEENA
13660	FA/1852/2004	26/03/2012	LAXMIBEN WD/O OLIYABHAI ZINABHAI VASAVA,MINOR BANSIBHAI OLIYABHAI VASAVA,MINOR KUNTABEN OLIYABHAI VASAVA,RADHABEN OLIYABHAI VASAVA,JAMUBEN SINABHAI VASAVA,ZINABHAI BIPATBHAI VASAVA	MR HARSHAD J SHAH	BHAGWANBHAI RAMABHAI MACHHI DRIVER,SANMUKBHAI BIGABHAI BHAKT,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED

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13661	FA/1853/2004	12/04/2012	GITABEN SURESHBHAI PATEL,KALPESHKUMAR SURESHBHAI,RAKSHITKUMAR SURESHBHAI	MS RV ACHARYA	FATEHSING RAMSINH RATHOD DEL. AS PER CT.ORD.DT.12/4/2012,JATIN KANIYALAL SHAH,ORIENTAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR KK NAIR
13662	FA/1854/2004	17/04/2012	MAYANKKUMAR BHARATBHAI SHAH,	MR JIGAR P RAVAL	MAHENDRASINH AMARSINH SAINI,ORIENTAL INSURANCE CO.	SERVED BY AFFIX. (R),MR KK NAIR
13663	FA/1856/2004	12/08/2013	KOKILABEN BANSILAL RANA,CHANDRIKABEN BANSILAL RANA,JITENDRABHAI BANSILAL RANA,SOBHNABEN BANSILAL RANA,SHILPABEN BANSILAL RANA,MINOR ASHABEN BANSILAL RANA,MINOR DHARMENDRABHAI BANSILAL RANA	MS RV ACHARYA	BALWANTSINH VELUBHA,S T CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
13664	FA/1857/2004	17/02/2012	LALITBHAI NATVARLAL SUKHADIYA,	MR AMRISH S BAROT	AMBALAL SHIVRAMBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED BY DS,MR SHALIN N MEHTA
13665	FA/1858/2004	17/02/2012	HANSABEN LALITBHAI SUKHADIYA,	MR AMRISH S BAROT	AMBALAL SHIVRAMBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED BY DS,MR SHALIN N MEHTA
13666	FA/1859/2004	17/02/2012	ARVINDBHAI NATAVARLAL SUKHADIYA,	MR AMRISH S BAROT	AMBALAL SHIVRAMBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED BY DS,MR SHALIN N MEHTA
13667	FA/1860/2004	17/02/2012	PANKAJKUMAR HASMUKHLAL SUKHADIYA,	MR AMRISH S BAROT	AMBALAL SHIVRAMBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED BY DS,MR SHALIN N MEHTA
13668	FA/1861/2004	17/02/2012	LILABEN NATAVARLAL SUKHADIYA,	MR AMRISH S BAROT	AMBALAL SHIVRAMBHAI PATEL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED BY DS,MR SHALIN N MEHTA
13669	FA/1867/2004	28/02/2012	RAMJIBHAI JIVABHAI DECD. THRO'HEIRS JIVABHAI T ADEDARA,JIVABHAI TRIKAMBHAI ADEDARA,GANGABEN JIVABHAI ADEDARA	(MR HM PRACHCHHAK)	DHIRAJLAL VAJERAM BAVAJI,KANJI KHIMJI JOSHI,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,(MR MAULIK J SHELAT)
13670	FA/1873/2004	09/08/2012	ISHWARLAL RATANLAL HARIBHAKTI (SINCE DECD.THR.HIS HEIRS),GOPALBHAI ISHWARBHAI HARIBHAKTI	MR ASIM J PANDYA,MR PR THAKKAR,HL PATEL ADVOCATES	VADODARA MUNICIPAL CORP.,	MR NILESH A PANDYA
13671	FA/1875/2004	30/01/2014	PROJECT OFFICER,	MR RR MARSHALL	RAJPUT KACHARAJI JUTHAJI,RAJPUT POPATJI JUTHAJI,DEPUTY COLLECTOR	,MR AV PRAJAPATI
13672	FA/1876/2004	30/01/2014	PROJECT OFFICER,	MR RR MARSHALL	PATEL KASHIRAM KALIDAS,DEPUTY COLLECTOR	,MR AV PRAJAPATI
13673	FA/1883/2004	08/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	PATEL RANCHHODBHAI DEVCHAND,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
13674	FA/1884/2004	08/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	PATEL KHODABHAI DEVCHAND,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,RULE SERVED
13675	FA/1885/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JUBEDABEN WD/O MAHAMADRIFIK KARIMBAI SHAIKH,MINOR TARJUBEN D/O MAHMADRAFIKKARIMBHAI SHAIKH,MOHSIN MAHAMADRAFIK SHAIKH,KARIMBHAI UMARBHAI SHAIKH,BIBIBEN W/O KARIMBHAI UMARBHAI,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD	DELETED,RULE UNSERVED,MR JA ADESHRA,MR VA MANSURI,MR PALAK H THAKKAR
13676	FA/1886/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HARILAL N ZALAVADIYA,LABHUBEN HARILAL ZALAVADIYA,RAJESH HARILAL ZALAVADIYA,YOGESH HARILAL ZALAVADIYA,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD	RULE UNSERVED,MR GM AMIN,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13677	FA/1887/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RAJEN VITHALDAS RAMPARIA,MAFATBHAI S PARMAR (DIED),NARENDRABHAI DHARAMSHIBHAI DAVDA,MANSUKHBHAI BACHUBHAI PRAJAPATI (DELETED.),NEW INDIA ASSURANCE CO. LTD	,DELETED,RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
13678	FA/1888/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JAYANTILAL VITHALDAS SANGHADIA,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
13679	FA/1889/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	ANJVALIBEN S SHAH,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
13680	FA/1890/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NEHA MANUBHAI PAREKH,NITI MANUBHAI PAREKH,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR JIGAR P RAVAL,MR PALAK H THAKKAR
13681	FA/1891/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NEHA MANUBHAI PAREKH,NITI MANUBHAI PAREKH,NRENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR JIGAR P RAVAL,MR PALAK H THAKKAR
13682	FA/1892/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VAGHELA SAVITABEN KANTILAL,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
13683	FA/1893/2004	21/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	LEGAL HEIRS OF PULIBEN KALABHAI,BHIKHABHAI KALABHAI VAGHELA,MANJULABEN KALABHAI VAGHELA,NARENDRABHAI DHARAMSHIBHAI DAVDA,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR MRUGEN K PUROHIT
13684	FA/1895/2004	14/02/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MINOR SAJJANBEN BALVANDSING PARMAR,YOGESHKUMAR ARJUNSINGH SOLANKI,STATE OF GUJARAT,DISTRICT COLLECTOR	GOVERNMENT PLEADER,SERVED BY AFFIX. (R),MR DF AMIN
13685	FA/1896/2004	08/08/2013	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	SAMUBA,WD/O BHIKHUSINH LALSINHRATHOD,SURAJBA,WD/O BHIKHUSINH LALSINH RATHOD,MINOR LAXMIBEN,D/O BHIKHUSINH LALSINH RATHOD,RATHOD KARANSINH PUJESINH,TRIMURTI ENGINEERING COMPANY	,RULE SERVED,SERVED BY AFFIX. (R),MR JV JAPEE
13686	FA/1897/2004	24/02/2012	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	LADUBEN KARUBHAI,JAMANBHAI KARUBHAI,DEVRAMBHAI KARUBHAI,MINOR CHHAGANBHAI KARUBHAI,MINOR CHANDUBHAI KARUBHAI,MOHANBHAI RATNABHAI DABHI	RULE SERVED,MS KRINA P CALLA
13687	FA/1898/2004	24/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DAVSIBHAI CHHAGANBHAI NAKUM,MOHANBHAI RATNABHAI DABHI	RULE SERVED,MR HASIT H JOSHI
13688	FA/1899/2004	17/04/2012	KANKUBEN MENANAD MARAND,JESANGBHAI GABHABHAI DANABHAI MARAND,RUPABEN JESANGBHAI MARAND,NARASIBHAI JESANGBHAI MARAND,HIRABHAI JESANGBHAI MARAND,SAMABHAI JESANGBHAI MARAND,RAMBHIBEN JESANGBHAI MARAND	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAGDISHCHANDRA RAMLAL CAHNDAN,SUPER CEM INDUSTRIES,JAKHUBHAI MANUBHAI AHIR,BABU RAKHYA MARAND,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MS MEGHA JANI
13689	FA/1900/2004	17/04/2012	CHANDRKANT AMRATLAL PATEL,	MR AI SURTI	RAVINDRAKUMAR BHIKHABHAI PATEL,BHIKHUBHAI AMABLAL PATEL,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
13690	FA/1901/2004	01/04/2016	KANCHANBEN VASANTLAL ARYA,DHARMENDRA VASANTBHAI ARYA,PANKAJBHAI VASANTBHAI ARYA,SHAILESHBHAI VASANTBHAI ARYA,URVISH VASANTBHAI ARYA	MR MRUGEN K PUROHIT	RAJENDRAKUMAR DINANATH,SADHUSING KARNELSING,UNITED INDIA INSURANCE CO. LTD,HASUBHAI BACHUBHAI BHAJIWALA (DELETED),JIVIBEN TULSIDAS MANVCAWALA (SINCE DECEASED, THROUGH HER HEIRS & LRS),MANSUKHBHAI TULSIDAS MANVAVALA,NEW INDIA ASSURACE CO. LTD	,NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR PALAK H THAKKAR
13691	FA/1902/2004	04/09/2014	SHAFI HAJI MOHAMMAD USMANBHAI SABUGAR,FARIDABANU WD/O SHAFI HAJI MOHMAD USMANBHAI SABUGAR,HAJI MOHMAD USMANBHAI IBRAHIMBHAI SABUGAR	MR R.K.MANSURI	BATUKBHAI JAIMANLBHAI CHAVDA,GUJARAT STATE ROAD TRANSPORT CORPORATION,MANJURHUSAIN IMAMBHAI SHAIKH,SHOEBMAJLE AABKADARI	DELETED,RULE SERVED,MR HS MUNSHAW

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13692	FA/1904/2004	06/09/2013	JAYSUKHBHAI BHAGWANBHAI,	MS PAURAMI B. SHETH	GIRISHKUMAR SOMABHAI PATEL,LAXMANGIRI DAULATGIRI GOSWAMI,SUBHASCHANDRA NARAYANBHAI SAVALIYA,NARAYANBHAI RAGHUBHAI RAJGOR,ORIENTAL INSURANCE CO.	RULE SERVED,MR KK NAIR
13693	FA/1905/2004	12/01/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	LAKHA BHIMA KESHVALA,NATHIBEN LAKHA KESHVALA,VEJA ALA HUN,PRITHVI ENTERPRISE,KESHUBHAI BHIMABHAI KESHVALA,BACHU VEJABHAI	,RULE SERVED
13694	FA/1906/2004	23/03/2012	HEIRS OF DECD.DR.AMRRSHIBHAI DUNGARSHIBHAI BHIMANI,LABHUBEN AMARSHIBHAI,NARENDRA AMARSHIBHAI,BHAVNA AMARSHIBHAI,JITENDRA AMARSHIBHAI THRO' REPLABHUBEN AMARSHIBHAI,DUNGARSHIBHAI HARAKHHBHAI BHIMANI,JIVTIBEN DUNGARSHIBHAI BHIMANI	(MR SANDEEP N BHATT)	GORDHANBHAI AMBABHAI PATEL,MANSUKHBHAI HARIBHAI PATEL,ORIENTAL INSURANCE COMPANY,RAMNIKBHAI JAYRAMBHAI,KANCHANBEN JUVANSINH ZALA,NEW INDIA ASSURANCE COMPANY	RULE SERVED,RULE UNSERVED,MS MEGHA JANI,MS LILU K BHAYA
13695	FA/1909/2004	23/03/2012	DIVISIONAL CONTROLLER,GSRTC,	MS MONALI H BHATT	AMRUTBEN PREMPURI GUSAI,MINOR RAMESH PREMPURI GUSAI,MINOR CHETNA PREMPURI GUSAI,MINOR RAJI PREMPURI GUSAI,ABDULLA KASAM KUMBHAR	UNSERVED EXPIRED (N),MR KIRTIDEV R DAVE
13696	FA/1910/2004	11/10/2012	UNITED INDIA INSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ASHABEN BALDEVJI THAKORE,MINOR MEHULJI BALDEVJI THAKORE,MINOR VIKRAMJI BALDEVJI THAKOR,MAFATJI GALAJI THAKORE,MANIBEN MAFATJI THAKORE,FATESING DOLATSING SISODIYA,PARASRAM MOTIRAM MEHTA,NANDUBHAI RAMANBHAI PATEL,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,SERVED BY RPAD (R),MR BHARAT JANI,MR AJAY R MEHTA
13697	FA/1912/2004	23/03/2016	NEW INDAI ASSURANCE CO. LTD,	MR KM PARIKH	HARIBHAI CHHAGANBHAI VANKAR,AMRABEN HARIBHAI VANKAR,MAKANJI KANAJI	NOTICE UNSERVED,MS AMRITA AJMERA
13698	FA/1913/2004	23/03/2012	UNITED INDIA INSURANCE CO LTD.,	MS HINA DESAI	VALMABEN,W/O JAGABHAI HARDASBHAI,AASUSINH KAVISINH RAVAT,BAHADURSINH KARTARSINH	,RULE NOT RECD BACK,MR MAYUR RAJGURU
13699	FA/1921/2004	21/03/2012	GSRTC,	MS MONALI H BHATT	DEVENDRA HIRABHAI PATEL,PARVATSINH JAGABHAI PARMAR	RULE SERVED,MR MP SHAH,MS. KRUTI M SHAH
13700	FA/1922/2004	01/08/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANBI VALLABH ARJAN,THE HEIRS OF DECD. MAHIDAS ARJAN,CHAMPABEN MAHIDAS,PRAFULLABEN MAHIDAS,DAXABEN MAHIDAS,ILABEN MAHIDAS,DIPAKBHAI MAHIDAS,RAKESHBHAI MAHIDAS,GOVIND ARJAN SINCE DECD.,SHANTABEN GOVINDBHAI,VRUJLAL GOVINDBHAI,ANILBHAI GOVINDBHAI,MANJULABEN GOVINDBHAI,VANITABEN GOVINDBHAI,BIHARILAL DEVKARAN SINCE DECD.,HARILAL KISHORCHANDRA,HARESH RAMLAKHAN,RAMESH RAMLAKHAN,DHARMENDRA RAMLAKHAN,RAM SAMJU RAMPRATAP,AAHER MULUBHAI KHIMANANDBHAI,AAHER RAMSHIBHAI JIVABAHI,AAHER BACHU VIRAM,AAHER VIRAM @ VIKRAM JETHA,BAI RALIYATBEN CHHAGANBHAI,RAMJIBHAI JADAVBHAI,POPAT JADAV SINCE DECD.,JAMNABEN POPATBHAI KANBI,THAKARSHI POPATBHAI KANBI,VALLABHBHAI POPATBHAI KANBI],BABUBHAI POPATBHAI KANBI,KHIMJIBHAI POPATBHAI KANBI,BHANUBEN POPATBHAI KANBI,JAYABEN MADHUBHAI,DHIRAJLAL POPATBHAI KANBI,BHAGWANJI KHIMJI KANBI	,RULE NOT RECD BACK,MR HRIDAY BUCH
13701	FA/1923/2004	22/03/2017	G S R T CORPN LTD,	MS MONALI H BHATT	AMRUTLAL HANSRAJ VITHA (SONI),JUSAB MAMAD KUMBHAR	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
13702	FA/1925/2004	09/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	AMRAJI JALAJI THAKORE,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI

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13703	FA/1926/2004	09/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	SHAKARAJI KACHARAJI THAKORE,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
13704	FA/1927/2004	09/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOREJI MAHOTAJI KESHAJI,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
13705	FA/1928/2004	06/06/2017	GSRTC,	MS ROOPAL R PATEL	USHADEVI WD/O ASHOKBHAI RADHESHYAM PANSARI,MINOR - SANDIP ASHOKBHAI PANSARI,MINOR SANJAY ASHOKBHAI PANSARI THRO' NATURAL GUARDIANRESP. NO.1,RADHESHYAMBHAI CHIRANJILAL PANSARI,VINODRAI VITTHALDAS KHAMBHOLIYA	RULE SERVED,UNSERVED EXPIRED (R),MR KUNJAL D PANDYA
13706	FA/1929/2004	20/10/2015	ALKABEN W/O RAJESHBHAI J SHAH,MINOR KRUNAL RAJESHBHAI SHAH,JASHWANTBHAI HIRALAL SHAH,PADMABEN JASHWANTLAL SHAH	MS RV ACHARYA	PATEL SHIVDASBHAI RAMJIBHAI,NAVALSING MANGALSING GOHIL,NEW INDIA ASSURANCE CO. LTD.,UNITED INDIA INSURANCE CO.LTD.,LAKHABHAI B SARVAIYA	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT),MR PALAK H THAKKAR
13707	FA/1930/2004	21/10/2015	MINOR DARSHAN SUBODHKUMAR SHAHTHRO' HIS GUARDIAN AND FATHER,	MS RV ACHARYA	PATEL SHIVDASBHAI RAMJIBHAI,NAVALSING MANGALSING GOHIL,THE NEW INDIA ASSURANCE CO.,UNITED INDIA INSURANCE CO. LTD,LAKHABHAI B. SARVAIYA	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT),MR PALAK H THAKKAR
13708	FA/1933/2004	23/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	MANJULABEN JAYANTIBHAI SOLANKI,HITENDRAKUMAR JAYANTIBHAI SOLANKI,RAMIBEN CHHAGANBHAI SOLANKI,GULAMANABI FAZUMIYA SAIYED,GENERAL MANAGER	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR RR MARSHALL,MR TEJAS P SATTA
13709	FA/1934/2004	08/12/2011	CHANDRAVADAN MODI,MRS DAKSHA MODI	THAKKAR AND PAHWA ADVOCATES	HON SECRETARY KATHIWAR NIRASHRIT BALASHRAM,	RULE SERVED
13710	FA/1935/2004	25/04/2013	LALITKUMAR RATILAL SOLANKI,	MS SEJAL K MANDAVIA	MAKWANA KHIMJIBHAI NARANBHAI,PATEL JAYESHBHAI ARVINDBHAI,ORIENTAL INSURANCE CO LTD.	DELETED,SERVED BY AFFIX. (R),RULE UNSERVED,MR VC THOMAS
13711	FA/1936/2004	25/04/2013	NITABEN RATILAL SOLANKI,	MS SEJAL K MANDAVIA	MAKWANA KHIMJIBHAI NARANBHAI,PATEL JAYESHBHAI ARVINDBHAI,ORIENTAL INSURANCE CO LTD.	RULE UNSERVED
13712	FA/1937/2004	05/05/2014	JAYANTIBHAI ISHWARBHAI ROHIT,ISHWARBHAI HIRABHAI ROHIT,KRISHNABEN ISHWARBHAI ROHIT	MR MP SHAH,MS. KRUTI M SHAH	CHANDRIKABEN RAMANBHAI ROHIT,	RULE SERVED,MR CB DASTOOR
13713	FA/1939/2004	15/02/2012	GSRTC,	MS ROOPAL R PATEL	LEGAL HEIRS & REP. OF DECD. JERAMBHAI BHAGVANBHAI,SAMJUBEN JERAMBHAI,JASUBHAI JERAMBHAI,MINOR HIMAT JERAMBHAI THRO' SAMJUBEN JERAMBHAI,MINOR DINESH JERAMBHAI THRO' SAMJUBEN JERAMBHAI,MINOR DEEPAK JERAMBHAI THRO' SAMJUBEN JERAMBHAI,MINOR GUNIBEN JERAMBHAI THRO' SAMJUBEN JERAMBHAI,MINOR PRAVIN JERAMBHAI THRO' SAMJUBEN JERAMBHAI,SAVJIBHAI BHIMJIBHAI SANKALIA	,RULE SERVED
13714	FA/1941/2004	02/05/2012	NAGORAO BHAGORAO ATE,RAJNIBEN NAGORAO ATE	MS RV ACHARYA	GUMANSING FATESING MAHIDA,VIPUL TRADING CO.,NEW INDIA ASSURANCE CO LTD.,NARENDRABHAI CHHOTABHAI PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR VASANTS SHAH
13715	FA/1942/2004	02/05/2012	KIRANBHAI AMBALAL PATEL,KALABEN KIRANBHAI PATEL	MS RV ACHARYA	GUMANSING FATESING MAHIDA,VIPUL TRADING CO.,NEW INDIA ASSURANCE CO LTD.,NARENDRABHAI CHHOTABHAI PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR VASANTS SHAH

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13716	FA/1944/2004	23/03/2012	MEDICAL OFFICER,	MR HS MUNSHAW	HASMUKH GIRDHARLAL TRIVEDI,BHARATKUMAR BABUJI SOLANKI,STATE OF GUJARAT	RULE SERVED,RULE UNSERVED,MR ASHUTOSH R BHATT
13717	FA/1948/2004	07/03/2017	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	HEIRS OF DECD.GANDAJI LAKHAJI,DECEASED BACHUJI GANDAJI HEIR OF DEC.GANDAJI LAKHAJI HIS HEI,SEEMAJI GANDAJI,SATIBEN CACHUJI,DILIPBHAI BACHUJI,SPL.LAQ OFFICER	,RULE SERVED,(MR JAY P AMIN),BHARGAV KARIA & ASSO
13718	FA/1951/2004	07/03/2017	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	HEIRS OF DECD. JAYANTIBHAI PUNJABHAI,SAROJBEN JAYANTIBHAI,MITESH JAYANTIBHAI,SANJAY JAYANTIBHAI,ALKABEN JAYANTIBHAI,SPL.LAQ OFFICER	,RULE SERVED,(MR JAY P AMIN),BHARGAV KARIA & ASSO
13719	FA/1962/2004	21/04/2009	DEFENCE ESTATE OFFICER,	MR HARIN P RAVAL	DECD. MANGALBHAI DEVJIBHAI VASAVA'S HEIRS,KASHIBEN MANGALBHAI VASAVA,AMBALAL MANGALBHAI VASAVA,SHANABHAI MANGALBHAI VASAVA,JASIBEN MANGALBHAI VASAVA,RUSHPABEN MANGALBHAI VASAVA,MOTIBHAI DEVJIBHAI VASAVA SINCE DECD.,LAXMIBEN MOTIBHAI VASAVA,RAMESHBHAI MOTIBHAI VASAVA,VINABEN MOTIBHAI VASAVA,TARABEN MOTIBHAI VASAVA,KAILASHBEN MOTIBHAI VASAVA,MATHURBHAI PABARBHAI VASAVA,GOVINDBHAI MOHANBHAI VASAVA,SPECIAL LAND ACQ. OFFICER	,MR TRILOK J PATEL,(MR LR PUJARI)
13720	FA/1963/2004	17/07/2015	NEW INDIA ASSURANCE CO. LTD,	MS SONAL D VYAS	JIGNESHBHAI KANTILAL JOSHI,MUKESHBHAI HIRALAL BHATT,ARVINDBHIA PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR S M SOJATWALA,MR VIRAL K SALOT
13721	FA/1964/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PRAVINBHAI VASUDEV MARATHE AS AN ADM.OF GHANSHYAMBHAI MARATH,EXECUTIVE ENGINEER	RULE SERVED
13722	FA/1965/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SUNILBHAI RAMANBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
13723	FA/1966/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VISHWANATH GHODEPANT BEDKAR,EXECUTIVE ENGINEER	RULE SERVED
13724	FA/1967/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHAVSINGH ISHWARBHAI PARMAR,EXECUTIVE ENGINEER	RULE SERVED
13725	FA/1968/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PARSHOTTAMBHAI KALIDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED
13726	FA/1969/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHIVABHAI KALIDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED
13727	FA/1970/2004	23/09/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LAKHABHAI POLABHAI SERVA,NARANBHAI POLABHIA SERVA	RULE SERVED,MR A R SHAIKH
13728	FA/1973/2004	06/07/2009	KASHIBEN W/O MOHANBHAI RAIJIBHAI,BACHUBHAI MOHANBHAI,MAHESHBHAI MOHANBHAI,SUDHABEN MOHANBHAI	MR HARSHADRAY A DAVE	BHASKARBHAI BHAILAL PATEL,NATIONAL INSURANCE CO LTD.	MR MA PAREKH,MS LILU K BHAYA
13729	FA/1975/2004	21/02/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	DAMODARDAS BOGHABHAI PRAJAPATI,	MR SUNIT S SHAH
13730	FA/1989/2004	20/03/2012	KALEKHA GUALBKHA PATHAN,	MR SANDIP C SHAH	GSRTC,	MS MONALI H BHATT
13731	FA/1991/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF BHARATSING NAGJI, SANTABEN BHARATSINH,	MR KASHYAP R JOSHI
13732	FA/1992/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI JETHABHAI,	MR KASHYAP R JOSHI

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13733	FA/1993/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI BHAILALBHAI,	MR KASHYAP R JOSHI
13734	FA/1994/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJENDRA DHORIBHAI,	MR KASHYAP R JOSHI
13735	FA/1995/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHORIBHAI HESANG,	MR KASHYAP R JOSHI
13736	FA/1996/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI BHAILALBHAI,	MR KASHYAP R JOSHI
13737	FA/1997/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHORIBHAI JESANG,	MR KASHYAP R JOSHI
13738	FA/1998/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANTIBEN SOMABHAI,	MR KASHYAP R JOSHI
13739	FA/1999/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUDHABHAI GORDHANBHAI AND OTHER FOUR,	MR KASHYAP R JOSHI
13740	FA/2000/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVSINH UDESINH,	MR KASHYAP R JOSHI
13741	FA/2001/2004	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI B,	MR KASHYAP R JOSHI
13742	FA/2010/2004	07/11/2016	JOY B TRIVEDI,	MR BJ TRIVEDI,(MR JT TRIVEDI)	JULABHA HAJIRAJ PARMAR,GSRTC	SERVED BY AFFIX. (R),MS ROOPAL R PATEL
13743	FA/2014/2004	05/08/2008	EMPLOYEE STATE INSURANCE CORP.,	MR SACHIN D VASAVADA	SWATI ENTERPRIZE,	M/S TRIVEDI & GUPTA
13744	FA/2016/2004	23/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KASTURBHAI HARIJIBHAI,DY.ENGINEER	RULE SERVED,(MR A J PATEL)
13745	FA/2017/2004	23/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MAIJIBHAI ARJANBHAI,DY.ENGINEER	RULE SERVED
13746	FA/2028/2004	29/06/2017	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	LALITABEN W/O NANDLAL FAKIRCHAND KAPOOR,ARTI NANDLAL KAPOOR,RITA NANDLAL KAPOOR THRO' LALITABEN N KAPOOR,SUNITA NANDLAL KAPOOR THRO' LALITABEN N KAPOOR,VINAY NANDLAL KAPOOR THRO' LALITABEN N KAPOOR,NOORKHAN JAWANKHAN MULTANI PATHAN,JAYNARAYAN B. RADHICHAND,FAKIRCHANDBHAI KHOOBCHANDBHAI KAPOOR,SAVITABEN FAKIRCHANDBHAI KAPOOR	RULE NOT RECD BACK,RULE SERVED,SERVED BY RPAD (R),MR EE SAIYED,MR SANDIP C SHAH
13747	FA/2029/2004	29/06/2017	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	MADHUKARBHAI SHADASHIVRAM DOKLE,GUNVANTIBEN MADHUKARBHAI,NOORKHAN JAWANKHAN MULTANI PATHAN,JAYNARAYAN B. RADHICHAND	RULE SERVED,MR EE SAIYED,MR SANDIP C SHAH,(MR NN PRAJAPATI)
13748	FA/2030/2004	29/06/2017	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	SEEMABEN W/O KIRTIKUMAR KANUBHAI SHAH,VARUN KIRTIKUMAR SHAH THRO' SEEMABEN KIRTIKUMAR SHAH,HARDHIK KIRTIKUMAR SHAH THRO' SEEMABEN KIRTIKUMAR SHAH,KANUBHAI CHIMANLAL SHAH,JYOTSNABEN KANUBHAI SHAH,NOORKHAN JAWANKHAN MULTANI PATHAN,JAYNARAYAN B. RADHICHAND	RULE SERVED,RULE UNSERVED,MR EE SAIYED
13749	FA/2031/2004	29/06/2017	ORIENTAL INSURANCE CO LTD.,	MR RITURAJ M MEENA	DEVALKUMAR RAJENDRABHAI SHAH,NOORKHAN JAWANKHAN MULTANI PATHAN,JAYNARAYAN B RADHICHAND	RULE NOT RECD BACK,MR SANDIP C SHAH
13750	FA/2050/2004	07/12/2010	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.MOHMEDBHA CHHOTABHAI,SINDHIBHAI MOHMEDBH,EXECUTIVE ENGINEER	RULE SERVED
13751	FA/2051/2004	07/12/2010	SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMBABEN DESAIBHAI PATEL THRO' PAH MANUBHAI AMBALAL PATEL,EXECUTIVE ENGINEER	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13752	FA/2052/2004	07/12/2010	SPL.LAND ACQQUISITION OFFICER,	GOVERNMENT PLEADER	CHAMPABEN MAGANBHAI,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM L	RULE SERVED
13753	FA/2053/2004	07/12/2010	Blank Name,		AMBALAL JESANGBHAI,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
13754	FA/2054/2004	07/12/2010	SPL.LAND ACQUISITION OFFICER,,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.VITTHAL- BHAI MATHURBHAI,SUMANBEN VITTHALBHAI,URMILABEN VITTHALBHAI,NAVINBHAI VITTHALBHAI,PARULBEN VITTHALBHAI,EXECUTIVE ENGINEER	,RULE SERVED
13755	FA/2055/2004	07/12/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ASHBHAI KASHIBHAI,LEGAL HEIRS OF DECD. JADAVBHAIKESURBHAI,KANTABEN JADAVBHAI,ANJANABEN JADAVBHAI,RASHMIKABEN JADAVBHAI,BHASKARBHAI JADAVBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED
13756	FA/2056/2004	07/12/2010	SPL.LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.DAHYABHAI GORDHANBHAI,MANJULABEN DAHYABHAI,KAMLESHBHAI DAHYABHAI,SANJAYBHAI DAHYABHAI,EXECUTIVE ENGINEER	,RULE SERVED
13757	FA/2057/2004	23/03/2012	NASIR HABIBBHAI CHARANIYA,	MS AMITA S SHAH	SHRI GHUSHABHAI N. SONI,THE NEW INDIA INSURANCE CO. LTD.,SHRI ZAHIRBHAI H. CHARANIYA,THE UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MS AMEE YAJNIK,MS MEGHA JANI
13758	FA/2059/2004	20/04/2012	PRAVINBHAI PANACHAND MEHTA,	MR ASHISH M DAGLI	KASHMIRSING YOGENDRASING JAT,GURUMUKHSING AJITSING,UNITED INDIA INSURANCE CO LTD.	RULE UNSERVED,MS SONAL D VYAS
13759	FA/2060/2004	05/03/2012	GSRTC,	MR HARDIK C RAWAL	RAMANBHAI PARBHUBHAI MISTRY,	MR ZUBIN F BHARDA
13760	FA/2091/2004	14/08/2015	JAYABEN BHIKHABHAI NAKUM,MAKAN CHAKUBHAI NAKUM	MR HARESH N JOSHI	KAMLESHBHAI DHRAMASHI KARIYA,DHARMENDRASINH KALYANSINH VAGHELA,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR HEMANT S SHAH
13761	FA/2092/2004	14/08/2015	HEIRS OF DECD. BHIKHABHAI MAKANBHAI NAKUM,JAYABEN BHIKHABHAI NAKUM,NAVNITBHAI BHIKHABHAI NAKUM MINOR THRO' JAYABEN B NAKUM,ARVINDBHAI BHIKHABHAI NAKUM MINOR THRO' JAYABEN B NAKUM,MAKAN CHAKUBHAI NAKUM	MR HARESH N JOSHI	KAMLESHBHAI DHRAMASHI KARIYA,DHARMENDRASINH KALYANSINH VAGHELA,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR HEMANT S SHAH
13762	FA/2093/2004	14/08/2015	JAYABEN BHIKHABHAI NAKUM,	MR HARESH N JOSHI	KAMLESHBHAI DHRAMASHI KARIYA,DHARMENDRASINH KALYANSINH VAGHELA,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR HEMANT S SHAH
13763	FA/2094/2004	06/04/2009	RAMANBHAI NARSINHBHAI KATIJA GURD. OF MINOR KAVITA R.KATIJA,MINOR KAVITA KALUBHAI	NOTICE NOT RECD BACK, (MR MUKESH R SHAH),(MR RN SHAH)	S. RAGHUNATHAN K SHANKAR,V.PARTHIBAN VAITHALBHAI PILLAI,NEW INDIA INSURANCE CO.,NAHARSINGH CHANDRASINGH SIDHA,ORIENTAL INSURANCE CO. LTD	
13764	FA/2095/2004	16/03/2016	UMABEN DEVSHI MAKWANA,RAVJI DEVSHI MAKWANA,DHANUBEN DEVSHI MAKWANA,AMRUTLAL DEVSHI MAKWANA,PREMILABEN DEVSHI MAKWANA,JAMNABEN HAMIR MAKWANA	MR MEHUL S SHAH,(MR SURESHM SHAH)	UNION CONSTRUCTION CO.,NEW INDIA ASSURANCE CO. LTD.,JUMAS ALIAS JUMA IBRAHIM	RULE UNSERVED,MS AVANI S MEHTA,MR KIRTIDEV R DAVE
13765	FA/2096/2004	08/05/2012	VISHRAM KHIMRAJ GADHAVI,	MR KIRTIDEV R DAVE	FAKIRMAMAD ISAMIL JUNEJA,GUJRAT STATE ROAD TRANSPORT CORPORATION LTD	SERVED BY AFFIX. (R),MR HS MUNSHAW
13766	FA/2097/2004	09/06/2015	SANJAY MAHENDRABHAI MEHTA,	MR ZUBIN F BHARDA	SHIVLAL KANJI CHOTALIYA,THE NEW INDIA INSURANCE COMPANY	RULE SERVED,MR SUNIL B PARIKH

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13767	FA/2098/2004	31/07/2015	HEIRS OF DECD.TEJABHAI RUPABHAI,RUPABHAI RATNABHAI,DAYABEN RUPABHAI	MS PAURAMI B. SHETH	RASULKHAN RAMJIBHAI VARAHIWALA,BALOCH JUMABHAI KUSHENBHAI,UNITED INDIA INSURANCE CO LTD.	SERVED BY AFFIX(N),RULE SERVED,MR PALAK H THAKKAR
13768	FA/2099/2004	17/02/2012	HEIRS OF DECD.MURUBHA SAMRABHA,NINABEN MURUBHA,KUNVARBAI MURUBHA (MINOR),SAMRABHA MURUBHA (MINOR),ULLASBAI MURUBHA (MINOR),SAMRABHA JETHABHA,KALIBAI SAMRABHA	MR RC KAKKAD	KORDE VISHNU ANANDRAV,KARUBHA KHERAJBHA & CO.,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR SANDIP C SHAH
13769	FA/2100/2004	24/11/2015	SHAILABEN DINESHKUMAR MODI,	MR DHARMESH V SHAH	GHANSHYAMBHAI MANSING KORI,DINESHKUMAR CHIMANLAL MODI,UNITED INSURANCE CO. LTD,RATILAL JAYRAMDAS THAKKAR,NEW INDIA ASSURANCE CO.	RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
13770	FA/2101/2004	26/04/2012	GANESHBHAI PARSOTTAMDAS PATEL,	MR NV SOLANKI,MR.RAJESH B SONI	BALASAHEB YASHWANT SHARMALE,SAVEDKAR & SONS,ORIENTAL INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
13771	FA/2111/2004	07/05/2012	THE ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	MANJIBHAI BHAGANBHAI DALWADI HEIRS AND LEGAL REPRESENTATIVE,TIDIBEN MANJIBHAI,ISHWARBHAI MANJIBHAI,DEVJIBHAI MANJIBHAI,HIRABHAI RAMABHAI BHARWAD,KARMANBHAI RAMABHAI BHARWAD	,RULE SERVED,MR DIVYESH SEJPAL
13772	FA/2112/2004	09/11/2016	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SITABEN UTTAMLAL SHAH,MINABEN DILIPKUMAR SHAH,ALPABEN UTTAMLAL SHAH,MINOR DARSHNA DILIPKUMAR SHAH,BAVAJI NAWAJI THAKORE DELETED AS PER COURT ORDER DT-07/11/2008,JAKSHIBHAI HIRJI THAKORE,SABBIRBHAI ABDULRAHEMAN VHORA,UNITED INDIA INSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),SERVED BY GOVERNMENT GAZETTE,MR VIBHUTI NANAVATI
13773	FA/2113/2004	09/11/2016	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	SURESHBHAI ISHAWARBHAI PATEL,BAVAJI NAWAJI THAKORE DELETED AS PER COURT ORDER DT-07/11/2008,JAKSIBHAI HIRJI THAKORE,SABBIRBHAI ABDULRAHEMAN VHORA,UNITED INDIA INSURANCE CO. LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),SERVED BY GOVERNMENT GAZETTE,MR VIBHUTI NANAVATI
13774	FA/2114/2004	06/08/2012	THE ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	AMRUTLAL NAGJIBHAI TRIVEDI,SHANKERBHAI HARDEVBHAI CHAUHAN,MAHIPATSINH BADANSINH CHAUHAN,INSURANCE CO. THE SAID OFFENDING VEHICLE IS NOT KNOWN,SADARKHAN JIVANKHAN PATHAN,THE TALUKA DEVELOPMENT OFFICER	DELETED,RULE SERVED,MR NIRAV C THAKKAR
13775	FA/2115/2004	20/04/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	VIRAM HARUJI GADHAVI,SHAMLA LADHA GADHAV DELETED ASPER COURT ORDER DTD.05-03-2012,NAVNIT NATVARLAL ACHARYA	DELETED,RULE SERVED,MR KIRTIDEV R DAVE
13776	FA/2116/2004	26/11/2008	GOVERNMENT OF INDIA THRO' DIRECTOR GENERAL OF SECURITY,	MR AMAR D MITHANI	LRS OF DECD. LALITCHANDRA @ LALITBHAI CHOLERA,SARLABEN LALITCHANDRA @ LALIT-BHAI CHOLERA,VIJAY LALITCHANDRA @ LALITBHAICHOLERA,AMISH LALITCHANDRA @ LALITBHAICHOLERA,VALLABHGIRI MAGANGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORP.,JADEJA DILIPSINH MADHUBHA	
13777	FA/2117/2004	01/08/2008	GOVERNMENT OF INDIA THRO' DIRECTOR GENERAL OF SECURITY,	(MR ANANT S DAVE)	HARPAISINH JUVANSINH JADEJA,VALLABHGIRI MAGANGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORP.,JADEJA DILIPSINH MADHUBHA	

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13778	FA/2118/2004	01/08/2008	GOVERNMENT OF INDIA THRO' DIRECTOR GENERAL OF SECURITY,	(MR ANANT S DAVE)	JAGRUTIBEN THRO' LEGAL GARD. HARSUKHLAL KHIMJIBHAI,VALLABHGIRI MAGANGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORP.,JADEJA DILIPSINH MADHUBHA	
13779	FA/2119/2004	01/08/2008	GOVERNMENT OF INDIA THRO' DIRECTOR GENERAL OF SECURITY,	NOTICE NOT RECD BACK, (MR ANANT S DAVE)	HARSUKHLAL KHIMJIBHAI,VALLABHGIRI MAGANGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORP.,JADEJA DILIPSINH MADHUBHA	
13780	FA/2120/2004	01/08/2008	GOVERNMENT OF INDIA THRO' DIRECTOR GENERAL OF SECURITY,	(MR ANANT S DAVE)	RAMILABEN HARSUKHLAL,VALLABHGIRI MAGANGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORP.,JADEJA DILIPSINH MADHUBHA	
13781	FA/2121/2004	01/08/2008	GOVERNMENT OF INDIA THRO' DIRECTOR GENERAL OF SECURITY,	(MR ANANT S DAVE)	TAUFIKBHAI USMANBHAI MARFANIYA,VALLABHGIRI MAGANGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORP.,JADEJA DILIPSINH MADHUBHA	
13782	FA/2122/2004	25/02/2013	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	INDIRABEN RAJENDRA SHARMA,MINOR HARSHKUMAR RAJENDRA SHARMA,MINOR VARSHA RAJENDRA SHARMA,PRABHATSINH MOHANBHAI,TULSI CONSTRUCTION CO	RULE SERVED,MR HARIN P RAVAL,MR PREMAL R JOSHI
13783	FA/2123/2004	17/12/2015	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	NAZMABANU W/O ABDUL RAZAK NARSUBHAI MANSUR,DELETED,IMRAN ABDUL RAZAK,MEHJABINABANU ABDUL RASAK,MOHSIN HUSEIN ABDUL RASAK,HABIB REHMAN BAJIRUDDIN,RAJENDRAKUMAR AMARNATH SAVANI	,DELETED,RULE SERVED,MR AMIT V THAKKAR
13784	FA/2124/2004	07/05/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	HEIRS OF DECD.HIRABHAI PREMJIBHAI,PREMJIBHAI RAMJIBHA,BALUBEN PREMJIBHAI,LABHUBEN HIRABHAI,VARSHABEN HIRABHAI,MINOR ILABEN HIRABHAI,MINOR HETAL HIRABHAI,MINOR KOMAL HIRABHAI,MINOR MAYUR HIRABHAI,PREETI ROADWAYS	NOTICE SERVED,RULE SERVED,MS PAURAMI B. SHETH
13785	FA/2125/2004	29/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	HANSABEN KISHORBHAI SOLANKI M/O LATEL BADAL K SOLANKI,KISHOR PREMJIBHAI SONI	RULE SERVED,MR KIRTIDEV R DAVE
13786	FA/2128/2004	12/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	AMAD AYUB LADAK,SAKINABEN AMAD LADAK,MOOSA ISAMIL KAKAL	DS AFF.NOT FILED (R), (MR PN BAVISHI)
13787	FA/2129/2004	12/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ALANA KHAMISA JAT,F/O LATE ARAB ALANA JAT,HAWABAI ALANA JAT,ALABHAI MANABHAI AYAR,SHAMJI RAVA VASTA MATA	RULE SERVED,MR SK PATEL
13788	FA/2132/2004	29/04/2019	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHAKTIBEN BHAVESHKUMAR THACKERWD/O BHAVESHKUMAR J THACKER,MASTER ARPIT BHAVESHKUMAR THACKER,S/O BHAVESHKUMAR,JETHALAL UKEDA THACKER F/O BHAVESHKUMAR J THACKER,LILAVANTIBEN JETHALAL THACKER,JAYANTILAL JETHALAL THACKER B/O BHAVESHKUAMR JETHALAL,ARVIND TRIKAMJI GOR,MULJI KARSANDAS THACKER	RULE SERVED,MR MEHUL S SHAH
13789	FA/2133/2004	28/03/2012	GSRTC,	MRS FALGUNI D PATEL	NAYNABEN W/O LATE MAHESHKUMAR CHIMANLAL @ CHUNILAL GANDHI,MINOR MIHIRKUMAR S/O LATE MAHESHKUMAR CHIMANLAL GANDHI,MINOR MITALI D/O LATE MAHESH- KUMAR CHIMANLAL GANDHI,RUXMANIBEN M/O LATE MAHESHKUM-AR CHIMANLAL @ CHUNILAL GANDHI,GENERAL MANAGER,AMRATLAL ATMARAM PARMAR,BILIMORA NAGARPALIKA	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
13790	FA/2134/2004	22/01/2008	DY.GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	DABHI ARJANGI CHEHARJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI

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13791	FA/2135/2004	22/01/2008	DY.GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	DABHI GANUJI SHIVAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13792	FA/2136/2004	22/01/2008	DY.GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	DABHI HEMTUJI SHIVAJI KANAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13793	FA/2137/2004	22/01/2008	DY.GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	DABHI VIJAYJI HEMTUJI SHIVAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13794	FA/2139/2004	13/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAJUBEN VASTABHAI,JADEJA HATUBHA TICHUBHA,JADEJA MAHIPATSINH JITUBHA	RULE SERVED,MR ND GOHIL,(MR RM PARMAR)
13795	FA/2140/2004	13/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MONHGHIBEN MALABHAI @ MANBHAI,JADEJA HATUBHA TICHUBHA,JADEJA MAHIPATSINH JITUBHA	RULE SERVED,MR ND GOHIL,MR HARSHAD K PATEL
13796	FA/2141/2004	13/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SALDARBEN,W/O BAVANJIBHAI PATHAN,JADEJA HATUBHA TICHUBHA,JADEJA MAHIPATSINH JITUBHA	MR ND GOHIL,(MR RM PARMAR),MR HARSHAD K PATEL
13797	FA/2142/2004	13/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	AMRATBEN BABUBHAI,JADEJA HATUBHA TICHUBHA,JADEJA MAHIPATSINH JITUBHA	RULE SERVED,MR ND GOHIL,(MR RM PARMAR)
13798	FA/2143/2004	13/04/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	HEIRS OF MUKTABEN BABUBHAI,HARIGAR BABUBHAI (SON),MAHESHGIRI BABUBHAI (SON),JIGNESH BABUBHAI (SON),JADEJA HATUBHA TICHUBHA,JADEJA MAHIPATSINH JITUBHA	,RULE SERVED,MR ND GOHIL,MR HARSHAD K PATEL
13799	FA/2146/2004	27/06/2013	KANUBHAI BACHUBHAI CHUNARA,SHARDABEN KANUBHAI CHUNARA	,MR BHARAT JANI	RAMESHBHAI BHAGVANDAS CHAUHAN,NOORMAHOMMAD S MOMIN,UNITED INDIA INSURANCE CO LTD.	SERVED BY AFFIX. (R),MS HINA DESAI
13800	FA/2251/2004	05/11/2015	BALVANTBHAI TRIBHOVANDAS PATEL,MAHENDRABHAI TRIBHOVANDAS PATEL	MR KETAN D SHAH	HARSHABEN NAUTAMLAL MEHTA,HIMANSHU N. MEHTA,BHAVNABEN MEHTA C/O. HIMANSHU N.MEHTA.,DIVYABEN MEHTA C/O. HIMANSHU N.MEHTA,JAYSHREEBEN MEHTA C/O. HIMANSHU N.MEHTA,S.P.BUILDERS,SURESHBHAI N PATEL,KOKILABEN W/O.SURESHBHAI PATEL,SHUSHANT S/O.SURESHBHAI PATEL	NOTICE SERVED,(MR DEEPAK M SHAH),MR DAKSHESH MEHTA,MR RAJAN D SHAH
13801	FA/2252/2004	05/11/2015	BALVANTBHAI TRIBHOVANDAS PATEL,MAHENDRABHAI TRIBHOVANDAS PATEL	MR KETAN D SHAH	GIRDHARLAL N SHAH,S.P.BUILDERS,SURESHBHAI N PATEL,KOKILABEN W/O.SURESHBHAI PATEL,SHUSHANT S/O.SURESHBHAI PATEL	,NOTICE SERVED,(MR DEEPAK M SHAH),MR DAKSHESH MEHTA,MR RAJAN D SHAH
13802	FA/2253/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	KALUBHAI GOVINDBHAI,BABUBHAI BUDHIYABHAI,ABDULSATTAR PIRMOHAMMAD	RULE SERVED
13803	FA/2254/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	KALUBHAI GOVINDBHAI,BABUBHAI BUDHIYABHAI,ABDULSATTAR PIRMOHMMAD	RULE SERVED
13804	FA/2255/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	JIJABEN WD/O GULAB SITARAM,MINOR SHIVAJI GULAB,MINOR MIRABEN GULAB DAUGHTER,BABUBHAU BUDHIYABHAI,ABDULSATTAR PIRMOHMMAD	RULE SERVED
13805	FA/2256/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	HEIRS OF MAHRUBHAI RAMABHAI BAIJABHAI MAHRUBHAI,KASHINATH MAHRUBHAI,PARSABHAI MAHRUBHAI,HIRABHAI MAHRUBHAI,BABUBHAI BUDHIYABHAI,ABDULSATTAR PIRMOHAMMAD	RULE SERVED
13806	FA/2257/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	HARIBHAI SHIVABHAI KUNKANA,BABUBHAI BUDHIYABHAI,ABDULSATTAR PIRMOHAMMAD	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13807	FA/2258/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	DIPAKBHAI RAMAUBHAI HALPATI,BABUBHAI BUDHIYABHAI,ABDULSATTAR PIRMOHMMAD	RULE SERVED,MR AMIT V THAKKAR
13808	FA/2259/2004	24/09/2012	ORIENTAL INSURACE CO. LTD,	MR SHASHIKANT S GADE	NANUBHAI GANDABHAI HALPATI,BABUBHAI BUDHIYABHAI,ABDULSATTAR PIRMOHMMAD	RULE SERVED,MR AMIT V THAKKAR
13809	FA/2260/2004	17/10/2016	COMMISSIONER,	MR MG NAGARKAR	PEPUKUNVAR TEJSINGH RAO,SUNITAKUNVAR TEJSINGH RAO,KRUSHNASINGH TEJSINGH RAO,KAIRSINGH BHOPALSINGH RAO,RAJKUNVAR KAIRSINGH RAO,KANTILAL SHANKARJI CHAUHAN	RULE UNSERVED
13810	FA/2296/2004	05/03/2012	NATIONAL INSURANCE CO LTD.,	MR MEHUL SHARAD SHAH	PARSHOTTAMBHAI KARSHANBHAI (DELETED),GALALBEN PARSHOTTAMBHAI,SHARDABEN ALIAS SAVITABEN HARJIBHAI,HASMUKHBHAI HARJIBHAI,BHAVNABEN HARJIBHAI,MINOR JYOTSNABEN HARJIBHAI,MINOR KRISHNABEN HARJIBHAI,MINOR DASHRATHBHAI HARJIBHAI,EXECUTIVE ENGINEER,BATUKBHAI MADHUBHA PARMAR	DELETED,RULE SERVED,MR DIVYESH SEJPAL,MR PREMAL R JOSHI
13811	FA/2297/2004	13/12/2017	AIR FORCE KOLSETH,UNION OF INDIA	MR ANKIT SHAH	KUSUMBEN RAMESHBHAI PATEL,MINOR RESMA RAMESHBHAI PATEL,MINO RINA RAMESHBHAI PATEL,MINOR DIVYESH RAMESHBHAI PATEL,MINOR SNEHAL RAMESHBHAI PATEL,C.V.L.OMPRAKASH TEJARAM MAHALA	RULE SERVED,RULE UNSERVED,MR BHARAT JANI
13812	FA/2298/2004	30/09/2013	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	JUWANSINH MOTIBHAI PARMAR,KAMLABEN WD/O JUWANSINH MOTI- BHAI PARMAR,BHARTIBEN WD/O ASHWINBHAI JUWANSINH PARMAR,JAIPATSINH SURAJBHANSING,NATIONAL INSURANCE CO. LTD,DADABHAI HATHIABHAI SINDHI DECD. THRO' LEGAL HEIRS,AKBARBHAI HATHIKHAN SINDHI,AHEMADKHAN HATHIKHAN SINDHI,ABADKHAN DADAKHAN SINDHI,VAJIDKHAN DADAKHAN SINDHI,NASRATHKHAN DADAKHAN SINDHI	,SERVED BY AFFIX. (R),MR CHETAN K PANDYA,MR DAKSHESH MEHTA
13813	FA/2299/2004	30/09/2013	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	ABHESINH RANCHHODBHAI PARMAR,JASHODABEN W/O ABHESINH RANCHHODBHAI PARMAR,RADHABEN BALSINH PARMAR,JAIPATSINH SURAJBHANSING,NATIONAL INSURANCE CO. LTD,DADABHAI HATHIBHAI SINDHI DECDTHRO' LEGAL HEIRS,AKBARBHAI HATHIKHAN SINDHI,AHEMADKHAN HATHIKHAN SINDHI,ABADKHAN DADAKHAN SINDHI,VAJIDKHAN DADAKHAN SINDHI,NASRATHKHAN DADAKHAN SINDHI	,RULE SERVED,MR CHETAN K PANDYA,MR DAKSHESH MEHTA
13814	FA/2300/2004	07/05/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	SUKHIYABEN,WD/O MAHAMADHBHAI JALALBHAI AGALODIA,REMBEN JALALBHAI AGALODIA,ABHRAMBHAI JALALBHAI AGALODIA,SULEMANBHAI JALALBHAI AGALODIA,HABIBBHAI JALALBHAI AGALODIA,IRFANBHAI MAHAMADBHAI AGALODIA,HUSENKHAN ALIKHAN RATHOD,JAFARKHAN UMARKHAN PATHAN,SOMABHAI NARANBHAI PARMAR	RULE SERVED,MR BK OZA
13815	FA/2301/2004	07/05/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	MADINABEN,WD/O MAHMADBHAI ABHRAMBHAI,ILIYASBHAI MAHAMADBHAI AGALODIA,RUKHIABEN MAHAMADBHAI AGALODIA,ABHRAMBHAI MANABHAI AGALODIA,KUNVERBEN ABHRAMBHAI AGALODIA,NATHISABEN ABHRAMBHAI AGALODIA,ASIBEN ABHRAMBHAI AGALODIA,JARINABEN ABHARAMBHAI AGALODIA,JUMEDABEN ABHARAMBHAI AGALODIA,HUSENKHAN ALIKHAN RATHOD,JAFARKHAN UMARKHAN PATHAN,SOMABHAI NARANBHAI PARMAR	RULE SERVED,MR HR PRAJAPATI,MR MR PRAJAPATI

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13816	FA/2302/2004	07/05/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	REMBEN JALALBHAI AGALODIA,ABHARAMBHAI JALALBHAI AGALODIA,SULEMANBHAI JALALBHAI AGALODIA,HABIBBHAI JALALBHAI AGALODIA,HUSENKHAN ALIKHAN RATHOD,JAFARKHAN UMARKHAN PATHAN,SOMABHAI NARANBHAI PARMAR	RULE NOT RECD BACK,RULE SERVED,MR MA KHARADI,MR MR PRAJAPATI,(MR RT VACHHANI)
13817	FA/2303/2004	07/05/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	HEIRS OF RASULBHAI ALLARAKHABHAI,JORABIBI RASULBHAI,KULUSUMBEN RASULBHAI,MADINABEN RASULBHAI,SAPERABEN RASULBHAI,ALTAFHUSEN RASULBHAI,JAVERHUSEN RASULBHAI,HAJARABEN RASULBHAI,NATHIBHAI ALLARAKHABHAI,HUSENKHAN ALIKHAN RATHOD,JAFARKHAN UMARKHAN PATHAN,SOMABHAI NARANBHAI PARMAR	,RULE NOT RECD BACK,RULE SERVED,(MR DK ACHARYA),MR MR PRAJAPATI,(MR RT VACHHANI)
13818	FA/2304/2004	29/10/2015	ORIENTAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	DECD.DALSUKHBHAI MANSUKHBHAI'SLEGAL HEIRS,RANJANBEN DALSUKHBHAI BABARIYA,MINOR PARIMAL @ PIYUSH DALSUKHBHAI,MINOR VIREN @ AASHISH DALSUKHBHAI,MINOR VIMAL @ AAKASH DALSUKHBHAI,SUKHDEVBHARTHI NAGBHARTHI GOSWAMI,H.J.KAMDAR,RAFIKBHAI MAHAMADBHAI,PRAFULABEN BHIKHABHAI PATEL,NATIONAL INSURANCE CO LTD.	,RULE SERVED,RULE SERVED BY DS,MR SUNIL B PARIKH,(MR KAMAL M SOJITRA),MR.HIREN M MODI
13819	FA/2305/2004	29/10/2015	ORIENTAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	DECD. ASHOKBHAI MAGANBHAI'S LEGAL HEIRS,MAGANBHAI ARJANBHAI BABARIYA,PARVATIBEN MAGANBHAI BABARIYA,SUKHDEVBHARTHI NAGBHARTHI GASWAMI,H J KAMDAR,RAFIKBHAI MAHMADBHAI,PRAFULABEN BHIKHABHAI PATEL,THE NATIONAL INSURANCE CO. LTD	,RULE SERVED,RULE SERVED BY DS,MR SUNIL B PARIKH,MR HARSHIT S TOLIA,MR.HIREN M MODI
13820	FA/2306/2004	29/10/2015	ORIENTAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	DECD. SHOBHNABEN SHANTIBHAI'S LEGAL HEIRS,SHANTIBHAI NATHABHAI RUPAVATI-YA,SENJAL SHANTIBHAI,SUKHDEVBHARTHI NAGBHARTHI GOSWAMI,H J KAMDAR,RAFIKBHAI MAHMADBHAI,PRAFULABEN BHIKHABHAI PATEL,THE NATIONAL INSURANCE CO. LTD	,RULE SERVED,RULE SERVED BY DS,MR SUNIL B PARIKH,MR HARSHIT S TOLIA,MR.HIREN M MODI
13821	FA/2307/2004	22/03/2013	THE ORIENTAL INSURANCE CO. LTD,	MR R G DWIVEDI	GANESHBHAI GAUTAMBHAI ALIASDIASINGAJI PATEL,SAYBABHAI JETHABHAI KHANT,GANESHBHAI GAUTAMBHAI PATEL	RULE SERVED,MR AB MUNSHI,SANJAY R PATEL
13822	FA/2308/2004	22/03/2013	THE ORIENTAL INSURANCE COMPANYLTD,	MR R G DWIVEDI	PATEL BHOGILAL NARAYANBHAI,SAYABABHAI JETHABHAI KHANT,GANESHBHAI JETHABHAI PATEL,GANESHBHAI GAUTAMBAHI PATEL,MANGALDAS PATEL	RULE SERVED,RULE SERVED BY DS
13823	FA/2309/2004	23/04/2012	THE NEW INDIA ASSURACE CO. LTD,	MR SHALIN N MEHTA	SARASWATIBEN JAGDISHBHAI SHARMA (DELETED),SANTOSHBEN JAGDISHBHAI SHARMA THRO' DIKHABEN BHAGVANBHAI,MINOR MUKESHBHAI JAGADISHBHAI SHARMA THRO' DIKHABEN BHAGWAN,MINOR DINESHBHAI JAGDISHBHAI SHARMA THRO' DIKHABEN BHAGWAN,DIKHABEN BHAGVANBHAI SHARMA,BHAGVANBHAI CHHITRAM SHARMA,SARASWATIBEN JAGDISHBHAI SHARMA	DELETED,RULE NOT RECD BACK

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13824	FA/2312/2004	22/04/2008	NEW INDIA ASSURANCE CO LTD.,	(MR HM BHAGAT)	HEIRS OF MINOR DECD.NAYANKUMAR@ NARESHKUMAR KANTILAL SOLANKI,KANTILAL CHAKABHAI SOLANKI,SHANTABEN KANTILAL SOLANKI,ARTIBEN KANTILAL SOLANKI,DHARMISHTHA KANTILAL SOLANKI,CHAKABHAI UKABHAI SOLANKI DELETED AS PER COURT ORDER,DEVUBEN CHAKABHAI SOLANKI DELETED AS PER COURT ORDER,PRAVINBHAI RAMESHBHAI RAVAL,ARJAN HATHIABHAI MODHVADIA	,DELETED,RULE SERVED, (MR HM LATHIA),MR PARAS H LATHIA
13825	FA/2313/2004	17/03/2011	NEW INDIA ASSURANCE CO LTD.,	(MR HM BHAGAT),MR SHALIN N MEHTA	KISHORKUMAR KARSHANDAS THACKERF/O LATE KISHORKUMAR THACKER,PRAVINABEN KISHORKUMAR THACKERM/O LATE SUMIT KISHORKUMAR,DEVDAN KARSHAN ZARU	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
13826	FA/2316/2004	01/05/2012	FATMABEN WD/O JUMA HAJI HINGORA,SABANA JUMABHAI HINGORA,YASMINABEN JUMABHAI HINGORA,SABIRHUSSEN JUMABHAI HINGORA	MR. JAY M THAKKAR	KARSHANBHAI HANSRAJBHAI,GSRTC,HAJIBHAI JUMABHAI HINGORA,DHARMESH GIRDHARLAL VYAS,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR HS MUNSHAW,MS MEGHA JANI
13827	FA/2317/2004	22/01/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL VIRCHANDBHAI PARSOTTAMBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13828	FA/2318/2004	22/01/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL KANJIBHAI BHAGVANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13829	FA/2319/2004	22/01/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL SHANKARBHAI BHUDARDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13830	FA/2320/2004	22/01/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL AMRUTBHAI RAMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13831	FA/2321/2004	22/01/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL CHANDUBHAI CHUNIBHAI THRO' HEIRS OF DECD.,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13832	FA/2322/2004	22/01/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL SAVITABEN DAHYABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13833	FA/2323/2004	29/02/2012	GUJARAT STATE ROAD TRANSPORT CORP.,	MRS FALGUNI D PATEL	RAMESHBHAI KARSHANBHAI ADANIYA,MAHENDRASING KARANSINH GOHEL,KUNVARSINH TAPUBHA GOHEL	RULE SERVED,MR MA PAREKH
13834	FA/2324/2004	12/03/2012	PATEL LABHUBEN WD/O BALDEVBHAI MAHADEVBHAI,PATEL HARSHADKUMAR BALDEVBHAI,PATEL PRAKASHKUMAR BALDEVBHAI,PATEL GHANSHYAM BALDEVBHAI,PATEL MAHADEVBHAI CHHAGANBHAI,PATEL KUNVARBEN MAHADEVBHAI W/O MAHADEVBHAI CHHAGANBHAI	MR DR BHATT	BABUBHAI MAHADEVBHAI PATEL,MALEK FARID MAHMAD GULAM MAHAMMAD,UNITED INSURANCE CO LTD.,THAKOR FULAJI MAGANJI,GAGANBHAI CHATURBHAI OZA,UNITED INDIA ASSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MS AMEE YAJNIK
13835	FA/2325/2004	02/12/2010	VAGHARI SNOIBEN MUKESHBHAI,MINOR MANISHBEN MUKESHBHAI,MINOR SUNIBHAI MUKESHBHAI,VAGHARI RAMANBHAI BECHARBHAI,VAGHARI JENIBEN RAMANBHAI,MINOR REKHABEN RAMANBHAI	MR.RAJESH B SONI	HIMMATSINH UDESINH MAKVANA,BHANVARLAL MISARILAL JAIN,UNITED INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
13836	FA/2327/2004	09/05/2012	ORIENTAL INS.CO.LTD.,	MR KK NAIR	ANANDIBEN NATUBHAI PADHIYAR,MINOR ALPESH NATUBHAI PADHIYAR,MINOR KOMAL NATUBHAI PADHIYAR,PREMABHAI BHANUBHAI BOVALIYA,ABDULBHAI UMMARBHAI LOLADIYA,ISHADMOHMAD MOHMDHUSAIN MAKRANAI	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI

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13837	FA/2328/2004	02/05/2012	GSRTC,	MS MONALI H BHATT	KAMLABEN DEVCHAND LIMBANI,JIGNISHABEN DEVCHAND LIMBANI THRO' KAMLABEN DEVCHAND,MEGHABAI VALJIBHAI LIMBANI THRO' KAMLABEN DEVCHAND,HITESH DAVCHAND LIMBANI THRO' KAMLABEN DEVCHAND,KHIMJI DEVKARAN THACKER	RULE NOT RECD BACK,RULE UNSERVED
13838	FA/2329/2004	02/05/2012	GSRTC,	MS MONALI H BHATT	MEGHABAI VALJI LIMBANI WD/O LT. VALJI DEVSHI LIMBANI,SHIVAJI VALJI LIMBANI,SHIVDAS VALJI LIMBANI,SOMJI VALJI LIMBANI,KHIMJI VALJI LIMBANI,RAMESH VALJI LIMBANI,KHIMJI DEVKARAN THACKER	RULE NOT RECD BACK,RULE SERVED
13839	FA/2330/2004	12/03/2012	BHARATSINH JATUBHA JADEJA,HIMMATLAL MITHABHAI PATEL,NEW INDIA ASSURANCE CO LTD.	MR AJAY R MEHTA	HEIRS OF DECD.LALLUBHAI KARSANBHAI SAVANI,SHARDABEN L SAVANI,KADVIBEN K SAVANI,KARSANBHAI MAVJIBHAI SAVANI	,RULE SERVED,MR RAJESH R DEWAL
13840	FA/2334/2004	02/05/2017	UNITED INDIA INSURANCE CO LTD.,	MR NAVNIT M TAILOR	BABUBHAI GAGUBHAI VAGHELA,RAVJIBHAI NANJIBHAI PANCHAL DIED DURING THE PENDECY,JAMNABEN WD/O RAVJIBHAI NANJIBHAI,RAMNIKLAL RAVJIBHAI,JUMABHAI JUSUFBHAI	,NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED
13841	FA/2335/2004	28/03/2012	NEW INDIA ASSURANC CO. LTD,	MR VIBHUTI NANAVATI	MAHESHGAR GAURIGAR GUSAI F/O LATE VAISHALI MAHESHGAR GUSAI,GEETABEN MAHESHGAR GUSAI M/O LATE VAISHALI MAHESHGAR GUSAI,GOVIND MURJI GADHAVI,RAMSHI MURJI GADHAVI	RULE NOT RECD BACK,RULE SERVED
13842	FA/2377/2004	25/04/2012	BHARTIBEN WD/O RAMANBHAI K PATEL,SURESHKUMAR RAMANBHAI PATEL,VINOD RAMANBHAI PATEL,VIJAY RAMANBHAI PATEL,SANDIP RAMANBHAI PATEL,MANISHA RAMANBHAI PATEL	MR ASHUTOSH R BHATT	KALUBHAI ARJANBHAI GADHAVI DELETED COURT ORD.DTD.27-02-02,JANAKBHAI KANTILAL PATEL,NATIONAL INSURANCE CO. LTD.	DELETED,RULE SERVED,MS LILU K BHAYA
13843	FA/2378/2004	29/03/2012	HEIRS OF DECD.VIJAYBHAI DHANJIBHAI JOSHI,DIPAKBHAI DHANJIBHAI JOSHI	MR DIVYESH SEJPAL	KRUTARTH VIJAYKUMAR VAIDYA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MS HINA DESAI
13844	FA/2379/2004	19/04/2012	DAIBEN SHANKARJI THAKOR,	MR HARSHIT S TOLIA	RAJESHKUMAR VARDHILAL SHAH,GAURISHANKAR PARSOTTAMDAS PANDYA,NATIONAL INSURANCE COMPANY	RULE SERVED,MR SUNIL B PARIKH
13845	FA/2380/2004	21/03/2013	PRATAPBHAI POPATBHAI CHAUHAN,	MR MB PARIKH	DARLAL N. GAJJAR,THE ORIENTAL INSURANCE CO.,POPATBHAI VALJIBHAI CHAUHAN,NATIONAL INSURANCE CO.	RULE SERVED,MR SHASHIKANT S GADE
13846	FA/2381/2004	05/03/2018	ASHOKSINGH SABHAJITSINGH THAKOR,	MR GAURANG K PATEL	RAJUBHAI VIJUBHAI SOLANKI,SIRAJBHAI HUSENBHAI BADI SULTAN,NATIONAL INSURANCE CO LTD.,THE NEW INDIA ASSURANCE CO.LTD,MEHTA TRANSPORT SERVICE(INDIA)PVT.LTD.	DELETED,RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
13847	FA/2382/2004	04/07/2013	ALPESH SHAMBHAUBHAI THACKER,ANIL SHAMBHBHAI THACKER,GODAVARIBEN BHAWANJIBHAI THACKER,VANITABEN BHAVANJIDBHAI THACKER	(MR SURESHM SHAH)	DHIRAJ SADUR AHIR,GULAMNABI RASULBHAI,HAMIR NANJI CHAVDA,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR
13848	FA/2383/2004	12/01/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	VASABHAI RAMYAL BHARWAD F/O LATE TIDIBEN VASABHAI,JIVTIBEN VASABHAI BHARWAD M/O LATE TIDIBEN VASABHAI,VELUBHA SHIVUBHA JADEJA	RULE SERVED
13849	FA/2385/2004	26/03/2012	SHARAD TRANSPORT COMPANY,	MS ARCHANA R ACHARYA	SOMABHAI KARSANBHAI BAVALIA KOLI,NEW INDIA ASSURANCE CO. LTD.,RAHEMANBHAI PEERKHANBHAI	RULE SERVED,MR AJAY R MEHTA
13850	FA/2386/2004	12/07/2018	SADHANABEN HASMUKHBHAI @ SHAI-LESHBHAI PATEL,DRASHTIBEN HASMUKBHAI @ SHAILESHBHAI PATEL	MR HEMANT S SHAH	CHAUDHARY HARJIRAM DEDARAM DLELETED,RAJPUROHIT TAJSINGH JORAVARSINGH,THE NEW INDIA ASSURANCE CO.LTD.,BHUPENDRABHAI @ BHALCHANDRA RAMESHBHAI PATEL,PATEL TRIBHOVANBHAI VIRDAS	DELETED,RULE SERVED,SERVED BY RPAD (R),MR AJAY R MEHTA,MR PANKAJ K SONI

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13851	FA/2387/2004	04/07/2013	JYOTIBEN ARVINDBHAI THACKER,HASMITA ARVINDBHAI THACKER,NIYATI ARVINDBHAI THACKER,PUSHYA ARVINDBHAI THACKER	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHIRAJ SADUR AHIR,GULAMNABI RASULBHAI,HAMIR NANJI CHAVDA,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR
13852	FA/2388/2004	21/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	ISMAILBHAI UMARBHAI KHEBHAR,	MR AMAR D MITHANI
13853	FA/2389/2004	01/08/2016	HEIRS OF DECD.PRAKASHBHAI RANCHHODBHAI MOTIVARAS,KRISHNABEN PRAKASHBHAI MOTIVARAS,DARSHIKA PRAKASHBHAI MOTIVARASMINOR THOR' KRISHNABEN,KAMLABEN RANCHHODBHAI MOTIVARAS,DELETED,RATANBEN RANCHHODBHAI MOTIVARAS	MR YOGESH S LAKHANI	KESUBHA RANJITSINH JADEJA,SHATRUSELYASINHJI DIGVIJAYSINHJI JADEJA,NEA INDIA INSURANCE CO.,KAMLABEN RANCHHODBHAI MOTIVARAS,RATANBEN RANCHHODBHAI MOTIVARAS	NOTICE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
13854	FA/2392/2004	01/05/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MITUL K SHELAT	CHEETUBHAI GORDHANBHAI PATEL,SPECIAL LAQ OFFICER	,MS ARCHANA R ACHARYA
13855	FA/2393/2004	01/05/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MITUL K SHELAT	DHIRENDRABHAI RAMBHAI,ASHOKBHAI JASHBHAI,BHUPENDRABHAI RAMBHAI,SPECILA LAQ OFFICER	,MS ARCHANA R ACHARYA
13856	FA/2394/2004	01/05/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MITUL K SHELAT	CHHOTUBHAI JASANBHAI PATEL,SPECIAL LAQ OFFICER	,MS ARCHANA R ACHARYA
13857	FA/2395/2004	01/05/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MITUL K SHELAT	DHIRENDABHAI RAMBHAI,ASHOKBHAI JASHBHAI,BHUPENDRABHAI RAMBHAI,SPECIAL LAQ OFFICER	,MS ARCHANA R ACHARYA
13858	FA/2396/2004	01/05/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MITUL K SHELAT	MOTIBHAI JESANGBHAI PATEL,SPECILA LAQ OFFICER	,MS ARCHANA R ACHARYA
13859	FA/2397/2004	01/05/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR MITUL K SHELAT	RAJESHBHAI MAHENDRABHAI,SPECIAL LAQ OFFICER	,MS ARCHANA R ACHARYA
13860	FA/2398/2004	22/02/2016	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	DAKSHABEN DIPAKBHAI KHANAKHARA,DHIRAJBHAI JIVANBHAI KHANAKHARA,KANTABEN CHIRUBHAI KHANAKHARA,MOHMAD ISAK MOHMAD IBRAHIM,RANJIT ROADLINES,DRIVER OF AMBASSADOR CAR GJ-10-T-1735 DELETED SIN.DECED,PATEL BHIKHALAL BHANJIBHAI,UNITED INDIA INSURANCE CO.	,RULE SERVED,MS AMEE YAJNIK,MR NIRAV C THAKKAR
13861	FA/2399/2004	22/02/2016	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	JAYESH MANILAL KOTECHA (MODI),DRIVER OF AMBASSADOR CAR GJ-10-T-1735 DELE.SINCE DECED,PATEL BHIKHABHAI BHANJIBHAI,UNITED INDIA INSURANCE CO. LTD,MOHMAD ISAK MOHMAD IBRHIM,RANJIT ROADLINES	,RULE SERVED,MS AMEE YAJNIK,MR NIRAV C THAKKAR
13862	FA/2400/2004	22/02/2016	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	BHIKHABHA RAGHUA JADEJA,RATANBA BHIKHUBHA JADEJA,KANAKSINH BHIKHUBHA JADEJA,DIPAK DHIRAJBHAI KHANKHARA,BHIKHABHAI INDIA INSURANCE CO.,UNITED INDIA INSURANCE CO.,MOHMAD ISAK MOHMAD IBRAHIM,RANJIT ROADLINES MAHESHKUMAR KALYANBHAI VASANT	,RULE SERVED,MS AMEE YAJNIK,MR NIRAV C THAKKAR
13863	FA/2401/2004	22/02/2016	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	RASILA SURESHBHAI NANDA,VIVEK SURESHBHAI NANDA MINOR THRO' RASILA SURESHBHAI NANDA,BACHUBHAI MULJIBHAI NANDA,MUKTABEN BACHUBHAI NANDA,KETAN BACHUBHAI NANDA,PATEL BHIKHALAL BHANJIBHAI,UNITED INDIA INSURANCE CO.,MOHMAD ISAK MOHMAD IBRAHIM,RANJIT ROADLINES MAHESHKUMAR KALYANBHAI VASANT	RULE SERVED,MS AMEE YAJNIK,MR NIRAV C THAKKAR
13864	FA/2403/2004	16/02/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	KHUSHBUKUMAR DURGASHANKAR SHUKAL,VINODBHAI JAYANTIBHAI JHALA	UNSERVED EXPIRED (N),RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13865	FA/2404/2004	11/02/2014	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	KALAVATIBEN KESHAVBHAI @ DURLABHBHAI TANDEL,NITINKUMAR KESHAVBHAI @ DURLABHBHAI TANDEL,NARESHKUMAR KESHAVBHAI @ DURLABHBHAI TANDEL,PRAKASHBHAI APPA BUDKE (DELETED),GANGADHAR T DUDHARKAR	DELETED,RULE SERVED,MR NIRAV C THAKKAR
13866	FA/2405/2004	11/02/2014	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	KALAVATIBEN KESHAVBHAI @ DURLABHBHAI TANDEL,NITINKUMAR KESHAVBHAI @ DURLABHBHAI TANDEL,NARESHKUMAR KESHAVBHAI @ DURLABHBHAI TANDEL,PRAKASHBHAI APPA BUDKE (DELETED),GANGADHAR T DUDHARKAR	DELETED,RULE SERVED
13867	FA/2406/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBARAM HARIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13868	FA/2407/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL VITHTHALBHAI HARIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13869	FA/2408/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL BHURABHAI SHANKARDAS HEIR DECD.SHANKARBHAI KUBERDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,SERVED BY AFFIX. (R)
13870	FA/2409/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	VANAND MANILAL MAGANBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13871	FA/2410/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL AMRATBHAI TRIBHOVANDAS HEIRS OF DECD.,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13872	FA/2411/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	VANAND AMBALAL MAGANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13873	FA/2412/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL NARAYANBHAI KESHAVLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13874	FA/2413/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBARAM BABALDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13875	FA/2414/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL AMRATBHAI TRIBHOVANDAS HERIS OF DECD. PATEL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13876	FA/2415/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL SOMABHAI MAGANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13877	FA/2416/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL CHANDUBHAI BABALDAS THRO' PATEL ATMARAM BABALDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13878	FA/2417/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIRS OF DECD. PATEL MOTIRAM SHANKARDAS,PATEL BABUBHAI MOTIDAS,PATEL JAYANTIBHAI MOTIDAS,PATEL DAHIBEN MOTIDAS,PATEL SHARDABEN MOTIDAS,PATEL MADHIBEN MOTIDAS,PATEL GAURIBEN MOTIDAS,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
13879	FA/2418/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL MOHANBHAI KESHAVLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13880	FA/2421/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL ISHWARDAS HARGOVANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13881	FA/2422/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL HARIBHAI SHANKARBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13882	FA/2423/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL GANGABEN MAFATLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13883	FA/2424/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL PARSOTTAMBHAI KHEMCHAND-DAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13884	FA/2425/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL SOMABHAI SHANKARBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13885	FA/2426/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL MANILAL SHANKARDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13886	FA/2427/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMANBHAI BHIKHABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13887	FA/2428/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL HARIBHAI AMBALAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13888	FA/2429/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL HARIBHAI AMBALAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13889	FA/2430/2004	10/04/2013	AMARBEN,WD/O VALABHAI TALSHIBHAI MAKWANA,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	MALUJI BHALAJI SOLANKI,MANGASINGH S RAJPUT,NEW INDIA ASSURANCE CO LTD.	SERVED BY AFFIX. (R),MR VASANTS SHAH
13890	FA/2439/2004	25/03/2008	PARESH K GANDHI,	HL PATEL ADVOCATES	BIT YOLK SOFTWARE PVT.LTD.,MADHUPURA MERCANTILE CO.OP. BANK LTD.	MR NANDLAL THAKKAR,MR SAURABH G AMIN
13891	FA/2441/2004	02/08/2017	CHAUDHARY MANSAGBHAI SAMTABHAI,CHAUDHARI MOGIBEN W/O MANSANG-BHAI SANATBHAI	MR PRAKASH K JANI,MR PRAVIN P PANCHAL	THAKOR JESANGJI VIRSANGJI,PATEL AMRUTLAL NARANDAS,ORIENTAL INSURANCE CO.,CHAUDHARI CHELAJIBHAI GANESH BHAI,UNITED INDIA INSURANCE CO.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS KARUNA V RAHEVAR
13892	FA/2442/2004	19/03/2018	CHAUDHARI MOGHIBEN W/O CHELA-JIBHAI GANESHBHAI,SANJAYKUMAR CHELAJIBHAI CHAUDHARI MINOR,BHAVIKKUMAR CHELAJIBHAI CHAUDHARI MINOR	MR PRAKASH K JANI	THAKOR JESANGAJI VIRSANGJI,PATEL AMRUTLAL NARANDAS,ORIENTAL INSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
13893	FA/2443/2004	02/08/2017	CHAUDHARI KUVARBEN W/O CHAUDH-RI VIRABHAI GHEMARBHAI,POPATBHAI VIRABHAI CHAUDARI MINOR THRO' CHAUDHARI KUVARBEN,CHAUDARI JAGDISHBHAI VIRABHAI	MR PRAKASH K JANI	THAKOR JESANGAJI VIRSANGJI,PATEL AMRUTLAL NARANDAS,ORIENTAL INSURANCE COMPANY,CAHUDHARI CHELAJIBHAI GANESH- BHAI,UNITED INDIA INSURANCE CO.	RULE SERVED,MR PALAK H THAKKAR
13894	FA/2444/2004	02/08/2017	CHAUDHARI BHAIKHIBEN W/O CHAUDHARI NARSANGBHAI SAMATABHAI,CHAUDHARI NARESHKUMAR NARSANGBHAI,CHAUDHARI VINODKUMAR NARSANGBHAI,CHAUDHARI PRAVINKUMAR NARSANGBHAI,CHAUDHARI HIRABEN NARSANGBHAI,CHAUDHARI MOGHIBEN SAMATABHAI	MR PRAKASH K JANI,MR PRAVIN P PANCHAL	THAKOR JESANGJI VIRSANGJI,PATEL AMRUTLAL NARANDAS,ORIENTAL INSURANCE CO LTD.,CHAUDHARI CHELAJIBHAI GANESHBHAI,DECD.THRO'HIS HEIR,MOGHIBEN,WD/O CHAUDHARI CHELAJIBHAI GANESHBHAI,UNITED INDIA INSURANCE CO LTD.	,RULE SERVED,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13895	FA/2445/2004	02/08/2017	CHAUDHARI VELJIBHAI HIRABHAI,	MR PRAVIN P PANCHAL	THAKOR JESANGJI VIRSANGJI,PATEL AMRUTLAL NARANDAS,ORIENTAL INSURANCE CO.,CHAUDHARI CHELAJIBHAI GANESH- BHAI SINCE DECD. THRO,THE UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR PALAK H THAKKAR
13896	FA/2446/2004	02/08/2017	THE ORIENTAL INSURANCE CO.LTD.,	MS KARUNA V RAHEVAR	VAHIDABIBI SAIDUMIYA SAIYED,BIBISAL SAIDUMIYA SAIYED,SIRAK HUSSAIN SAIDUMIYA SAIYED,MINAZ HUSSAIN SAIDUMIYA SAIYED,SAHENAZ SAIDUMIYA SAIYED MINOR,KIRANKUMAR MAFATLAL BAROT C/O. HUSSAINMIYA AMIRMIA,BEARSINGH JOGINDERSINGH,THE NEW INDIA INSURANCE CO.LTD	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI,MR.HIREN M MODI
13897	FA/2447/2004	02/08/2017	THE ORIENTAL INSURANCE CO.LTD.,	MS KARUNA V RAHEVAR	SAKUNTALABEN MANOHARBHAI NAIK,AVINASHBHAI MANOHARBHAI NAIK,KIRANKUMAR MAFATLAL BAROT C/O. HUSSAINMIYA AMIRMIYA,BEARSINGH JOGINDERSINGH,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
13898	FA/2448/2004	02/08/2017	THE ORIENTAL INSURANCE CO.LTD.,	MS KARUNA V RAHEVAR	PRITIBEN KAMLAKAR PURANI,KIRANKUMAR MAFATLAL BAROT C/O. HUSSAINMIYA AMIRMIYA,BEARSINGH JOGINDERSINGH,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
13899	FA/2449/2004	02/08/2017	THE ORIENTAL INSURANCE CO.LTD.,	MS KARUNA V RAHEVAR	BHAGYASHRI ARVINDBHAI JOSHI,KIRANKUMAR MAFATLAL BAROT C/O. HUSSAINMIYA AMIRMIYA,BEARSINGH JOGINDERSINGH,THE NEW INDIA INSURANCE CO. LTD.	SERVED BY AFFIX(N),RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
13900	FA/2450/2004	22/06/2015	LRS. OF DECD. BIPIN BABULAL,GAJANAN BABULAL DAVE,AMBALAL BABULAL DAVE,JYOTINDRA BABULAL DAVE,KIRANBEN BABULAL DAVE	MR PRAVIN GONDALIYA	HARIJAN DEVSHI MANABHAI,M/S. MACKMET INDIA PVT. LTD.,THE NATIONAL INSURANCE CO.LTD.,LRS. OF DECD. RAJESH PRABHUDASNIRMAL,PRABHUDAS RANCHHODDAS,KUNDANBEN PRABHUDAS,KAMLESH PRABHUDAS,NILESH PRABHUDAS,DHARMESH PRABHUDAS,JYOTINDRA BABULAL DAVE	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH
13901	FA/2451/2004	07/01/2016	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SUREKHABEN WD/O PANKAJBHAI RAVISHANKAR RAVAL,DEVANGKUMAR PANKAJBHAI RAVAL,SAMEERBHAI PANAKAJBHAI RAVAL,SUDHIRBHAI PANKAJBHAI RAVAL,MINOR HITESHBHAI PANKAJBHAI RAVAL,MANGALABEN RAVISHANKAR RAVAL,RAVISHANKAR BHAVANISHANKAR RAVAL,MAJIDBHAI ALLAUDIN DAUDA	RULE SERVED,MR.HIREN M MODI
13902	FA/2452/2004	13/04/2012	ORIENTAL INSURANCE CO. LTD,ORIENTAL INSURANCE CO. LTD	MS MEGHA JANI,MR ANAL S SHAH	BAHGWATIBEN DAHYALAL PANCHAL,KAMLESHKUMAR DAHYALAL PANCHAL,SHILPABEN DAHYALPANCHAL,HEMTIBEN DAHYALAL PANCHAL,RENUKABEN DAHYALAL PANCHAL,BHURSINGH JAWANSINGH RAJPUT,KIRITKUMAR BACHUBHAI BHAVSAR,BACHUBHAI ALLARAKHA SHEIKH,SHAH KAMLESHKUMAR MAFATLAL	RULE NOT RECD BACK,RULE SERVED,MR. S. M. GOHIL
13903	FA/2453/2004	18/03/2016	RAMA PUNA HARIJAN,PREMILABEN VERSHI HARIJAN MINOR THRO' RAMA PUNA HARIJAN,LALBAI RAMA HARIJAN,UMABAI PUNA HARIJAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHAMJI DANA PATEL,KESHARBEN VISHRAM VARASANI,NEW INDIA ASSURANCE CO. LTD,KISHORE VENASHIMAL SHARMA,DEVALBAI VERSHI HARIJAN (HAVING REMARRIED PENDING	,RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
13904	FA/2454/2004	10/07/2012	VALKUBHAI BHANBHAI DHAKHADA,	MR DHAVAL D VYAS	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13905	FA/2455/2004	26/03/2012	NATIONAL INSURANCE CO LTD.,	MR MEHUL SHARAD SHAH	HEIRS OF DECD.BABUBHAI MADHABHAI CHOTHANI,MADHABHAI MANDABHAI CHOTHANI,RAMESHBHAI MADHABHAI CHOTHANI,VAJUBHAI MADHABHAI CHOTHANI,JAYABEN JETHALAL VEKARIA,JASUBEN VITHALBHAI VAGHASIA,DRIVER OF JEEP NO.GJ-4-D 9200 GOHIL JITENDRASINH NATUBHA,OWNER OF JEEP NO.GJ-4-D-9200 BAHADURSINH JAMBHA JHALA,OWNER OF SCOOTER NO.GJ-4 J 5340,GHANSHYAMBHAI M SUTARIA,INSURER OF SCOOTER NO.GJ-4 J 5340,UNITED INDIA INS.CO.LTD.,DRIVER OF JEEP NO.GJ-4-D 9200 GOHIL JITENDRASINH NATUBHA,OWNER OF JEEP NO.GJ-4-D-9200 BAHADURSINH JAMBHA JHALA,OWNER OF SCOOTER NO.GJ-4-J5340GHANSHYAMBHAI M SUTARIA,INSURER OF SCOOTER NO.GJ-4-J 5340,UNITED INDIA INS.CO.LTD.	,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT),MR MB RANA
13906	FA/2456/2004	24/04/2012	KIRANBHAI THAKORBHAI PATEL,	MR MTM HAKIM	BHIKHABHAI KAMALABHAI RAJPUT,JASHODABEN SHANTILAL DESAWALA,UNITED INDIA INSURANCE CO. LTD.,KAUSHIKKUMAR DAHYABHAI PATEL,THAKOREBHAI DHANJIBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS AMEE YAJNIK
13907	FA/2459/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR RAMTAJI PUNJAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13908	FA/2460/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR NENAJI HAJURJI DECD. THRO' HEIRS,THAKOR JASHIBEN NENAJI,THAKOR BABUJI NENAJI,THAKOR JADIBEN NENAJI,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
13909	FA/2461/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR KALAJI BAKURJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13910	FA/2462/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR LABHUJI CHATURJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13911	FA/2463/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR BHALAJI PUNJAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13912	FA/2464/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR LAXMANJI SOMAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
13913	FA/2470/2004	13/04/2012	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	SHALINIBEN WD/O CHANDRAKANT GORDHANDAS DADAWALA,MINOR RINA CHANDRAKANT DADAWALA,THRO'SHALINIBEN,MINOR PARUL CHANDRAKANT DADAWALA,THRO'SHALINIBEN,HEMA CHANDRAKANT DADAWALA,BAIJNATH BACHCHHANATH TIWARI (DELETED VIDE ORDER EX.12),MAYASHANKAR LALJIBHAI MISHRA DIED THRO'HIS HEIR,PAPPUBHAI MAYASHANKAR MISHRA	,RULE SERVED,MR JITENDRA H SINGH,MR RUSHABH R SHAH
13914	FA/2476/2004	11/04/2012	AHMEDABAD MUNICIPAL CORP.,	MR HS MUNSHAW	RAJESHKUMAR CHAGANLAL VAISHYA,	(MR PARESH M DARJI)
13915	FA/2505/2004	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	SHANTABEN VISHWANATH JOSHI WD/O DECD.JATASHANKAR V JOSHI,ARVINDSINH KALUBHA JADEJA,PRAKASH ISHWARLAL THAKKAR DELETED CT.ORDER DTD.08-02-12.	,DELETED
13916	FA/2506/2004	03/05/2018	ALIHUSEIN MUSTAFA,	MR NEERAJ J VASU	CHHAGANJI SHAKAJI VADI [DELETED],RAKESH TRANSPORT CO.,NEW INDIA INSURANCE CO LTD.	DELETED,RULE UNSERVED,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13917	FA/2507/2004	21/02/2012	DHIRUBHAI DAYABHAI SAKHIA,	MR PANKAJ R DESAI	OWNER OF METADOR NO.GJ 3-T-0- 178,BAHADURBHA NANJIBHAI VALA,NEW INDIA INSURANCE CO LTD.,SHAMBHU MASA BHARWAD,ORIENTAL INSURANCE CO	RULE SERVED,MR RAJNI H MEHTA,MR SHALIN N MEHTA,MR MOUSAM R YAGNIK
13918	FA/2508/2004	29/04/2013	LAKHIBEN RADHU AYAR,MANJU RADHU AYAR,NITA RADHU AYAR,SHILPA RADHY AYAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHAMJI RAMJI AYAR,VELA DEVAYAT AYAR,NEW INDIA ASSURANCE CO LTD.	DELETED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
13919	FA/2509/2004	08/02/2012	ABDULAZIZ MIYA AHMED VEKARIYA,	MR MA KHARADI	ROHITDAN BHARMAL GADHVI,OWNER OF TRUCK NO.GJ-12-T-6088,AMRUTLAL SHIVDAS PATEL,INSURANCE CO.,NEW INDIA ASSURANCE CO .LTD.,KALUBHAI USMANBHAI BAILIM,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR VASANTS SHAH,(MR MAULIK J SHELAT)
13920	FA/2510/2004	18/07/2013	GAJARABEN AMRUTLAL BABARBHAI PATEL,PIYUSH AMRUTLAL PATEL,GULABBHAI AMRUTLAL PATEL	MR RR MARSHALL	PRAKASHBHAI CHHIBUBHAI PATEL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR VC THOMAS
13921	FA/2511/2004	24/04/2012	KOLI BHAGVANBHAI LAKHABHAI,KOLI PUNIBHAI BHAGWANBHAI	MR AMAR D MITHANI	MOHANBHAI KHIMJI,MOHMAD RAVJIBHAI JIVAJI,UNITED INDIA INSURANCE CO. LTD,HAMIRBHAI SARMANBHAI KOLI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
13922	FA/2512/2004	17/08/2015	CHAMPABEN KARSHANBHAI SOLANKI,KANCHANBHAI KARSHANBHAI SOLANKI,HASMUKHBHAI KARSHANBHAI SOLANKI,MINOR SURESHBHAI KARSHANBHAI SOLANKI,MINOR REKHABEN KARSHANBHAI SOLANKI,MINOR NILAM KARSHANBHAI SOLANKI	MR DN PANDYA	MAHMEDHANIF ANVARKHAN KHOKHAR,NATIONAL INSURANCE CO.,SHAIKH SHABBIRKHAN BASIRKHAN,AJIT KANTILAL AGRAWAL,NEW INDIA ASSURANCE CO.	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
13923	FA/2513/2004	17/08/2015	CHAMPABEN KARSHANBHAI SOLANKI,	MR DN PANDYA	MAHMED HANIF ANVARKHAN KHOKHAR,NATIONAL INSURANCE CO.,SHAIKH SHABBIRKHAN BASIRKHAN,AJIT KANTILAL AGRAWAL,NEW INDIA ASSURANCE CO.	NOTICE SERVED,RULE SERVED,MR VIBHUTI NANAVATI
13924	FA/2515/2004	02/03/2012	GSRTC,	MS ROOPAL R PATEL	KESHRISINH FATABHAI RATHOD,	RULE NOT RECD BACK
13925	FA/2516/2004	16/04/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HM BHAGAT),MR SHALIN N MEHTA	LEGAL HEIRS OF DECD. GORDHAN- BHAI ATULBHAI HADIYA,JAYABEN GORDHANBHAI HADIYA,MINOR BHAVESH GORDHANBHAI HADIYA,MINOR BHUPATBHAI GORDHANBHAI HADIYA,MINOR NARESH GORDHANBHAI HADIYA,ATULBHAI SUKHABHAI HADIYA,SAMJUBEN ATULABHAI HADIYA,LEGAL HEIRS DECD.KARUNASHANKERJANI,NATUBHAI KARUNASHANKER JANI,JAYSANKER KARUNASHANKER JANI,KANUBHAI KARUNASHANKER JANI,JIVRAM KARUNASHANKER JANI,LEGAL HEIRS DECD.KARUNASHANKERJANI,NATUBHAI KARUNASHANKER JANI,JAYSANKER KARUNASHANKER JANI,KANUBHAI KARUNASHANKER JANI,JIVRAM KARUNASHANKER JANI	,MR CHETAN K PANDYA,MR SP KOTIA
13926	FA/2517/2004	23/03/2012	GANESHBHAI RAISANGBHAI CHAUDHARI,HEMIBEN GANESHBHAI CHAUDHARI,KANKUBEN ABHERAJBHAI CHAUDHARI	MS TANUJA N KACHCHHI	CHANDANSINH N DODIYA,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO. LTD.,SAVJIBHAI RAMJIBHAI CHAUDHARI,PATHUBHAI KHUMABHAI CHAUDHARI,ORIENTAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R),MR RK MISHRA,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13927	FA/2518/2004	13/04/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	JIVAJI KANAJI DAMOR,TRIBHOVANBHAI KADVABHAI PATEL,UNITED INDIA INSURANCE CO. LTD,MOHANBHAI NATHABHAI VANKER DELETED CT.ORDER DTD.16-02-12.,NARESHBHAI RAMJIBHAI PATEL	REFUSED SERVED (N)(10),DELETED,RULE SERVED,MS AMEE YAJNIK,MR HARSHAD K PATEL
13928	FA/2519/2004	13/04/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	HEIRS & LRS OF DECD. LAKHABHAIJASAMATBHAI DOBARIYA,CHAMPABEN LAKHABHAI,BAVESHBHAI LAKAHBHAI,SONALBEN LAKHABHAI,DEEPAK LAKHABHAI,TRIBHOVANBHAI KADVABHAI PATEL,UNITED INDIA INSURANCE CO. LTD,MOHANBHAI NATHABHAI VANKER,NARESHBHAI RAMJIBHAI PATEL C/O UMA TRAVELS	,NOTICE UNSERVED,REFUSED SERVED (N)(10),RULE SERVED,MS AMEE YAJNIK,MR HARSHAD K PATEL
13929	FA/2520/2004	14/02/2012	UNITED INIDA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA	RAZUTABEN HABIB HINGORJA,TAMACHI ABDREMAN HINGORJA,BHACHIBEN TAMACHI HINGORJA,RAMESH SAMAT AYAR,MANAGER M/S ANTAJI BALAJI LTD CO.	RULE SERVED,(MR PN BAVISHI)
13930	FA/2521/2004	26/10/2015	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	MOHANBHAI NANKARAN BELANI DECD THRO HIS HEIRS,KAMLABEN W/O MOHANBHAI BELANI,UMESHBHAI MOHANBHAI BELANI,KANABHAI RAMBHAI MEHR,KISHANBHAI TOLARAM MAGNANI,SAVITRIBEN K MAGNANI,ORIENTAL INS. CO. LTD,BHIKHABHAI DHULABHAI DARJI Q	,RULE SERVED,MR KK NAIR
13931	FA/2522/2004	26/10/2015	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KISHANBHAI TOLARAM MAGNANI,KANABHAI RAMBHAI MEHR,BHIKHABHAI DHULABHAI DARJI	RULE SERVED,MR HARSHADRAY A DAVE
13932	FA/2523/2004	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MS AVANI S MEHTA	JUNAS IBRAHIM AAGARIA,ABDUL HASAM AAGARIA,ISHA HAJI AAGARIA	RULE SERVED,MR KIRTIDEV R DAVE
13933	FA/2526/2004	05/03/2012	BALVANTRAY RANCHHODDAS THACKER,RUXMANIBEN BALVANTRAY THACKER	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANYA KHETA BAROT DELETED AS PER COURT ORDER DTD.13-02-2012,HARESH NARANDAS AASNANI,NATIONAL INSURANCE CO LTD.,STATE OF GUJARAT	DELETED,RULE SERVED
13934	FA/2527/2004	05/03/2012	PRITAM DAMJI THACKER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANYA KHETA BAROT DELETED AS PER COURT ORDER DTD.13-02-2012,HARESH NARANDAS AASNANI,NATIONAL INSURANCE CO LTD.,STATE OF GUJARAT	DELETED,RULE SERVED
13935	FA/2528/2004	23/03/2012	JETHMAL MISRIMAL JAIN,	MR HARSHIT S TOLIA	MALARAM MULARAM BRAHMAN,UNITED INDIA INSURANCE CO. LTD.	RULE UNSERVED,MR BC DAVE
13936	FA/2529/2004	24/11/2015	NEW INDIA ASSURANCE CO LTD,	MR HEMANT S SHAH	JABARNATH DARAGNATH GOSWAMI (BAVA),AMBABEN JABARNATH GOSWAMI,GOVINDBHAI BHIKHABHAI AYER,JAGDISHRAI SHRIRAM GARG	DELETED,SERVED BY AFFIX. (R),MR HIMANSU M PADHYA
13937	FA/2530/2004	12/03/2012	POPATLAL NARSHINHBHAI KHUNT,	(MR PARESH M DARJI)	ANVARKHAN HABIBKHAN PATHAN,MANUBHAI MADHABHAI RAJPUT,ORIENTAL INSURANCE CO. LTD,VAJIRALI AKBARALI KHOJA,HABIB HUSENALI KHOJA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
13938	FA/2531/2004	23/03/2012	MAHMADBHAI SULEMANBHAI VHORA,	MR HM PARIKH	PREM SCREEN PRINTERS,NATIONAL INSURANCE CO. LTD	RULE UNSERVED,MS LILU K BHAYA
13939	FA/2532/2004	13/03/2012	HEIR OF DECD.KANTABEN MEGHJIBHAI,RAMIBEN MEGHJIBHAI,	MS SEJAL K MANDAVIA	SURESHKUMAR AMRATLAL GIDANI,HARISHING PREMSHING JADEJA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
13940	FA/2533/2004	13/03/2012	HEIR OF DECD.BHARTIBEN BALUBHAI,JIVIBEN BALUBHAI,	MS SEJAL K MANDAVIA	SURESHKUMAR AMRATLAL GIDANI,HARISHING PREMSHING JADEJA,ORIENTAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13941	FA/2535/2004	03/04/2012	DAMJIBHAI VIRJIBHAI PARMAR,	MR KIRTIDEV R DAVE	KASAMSHA JEMALSHA SAIYED,ANWAR RAJPAL HINGORJA,NEW INDIA INSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),(MR HASMUKH THAKKER)
13942	FA/2536/2004	28/12/2011	HARVIDYABEN A BHATTI,JITESH AJIT BHATTI,JIGNA AJITBHAI BHATTI,MINOR THRO'HARVIDYABEN A BHATTI	(MR BP MUNSHI)	CHANDRAKANT MANSUKHLAL ZAVERI,ORIENTAL INSURANCE CO LTD.	MS MEGHA JANI,MR RITURAJ M MEENA
13943	FA/2537/2004	13/04/2012	GSRTC,	MS ROOPAL R PATEL	HEIRS OF DECD.PRAKASHKUMAR PARSHOTTAMBHAI PANSURIA,PARSHOTTAMBHAI VALLABHBHAI PANSURIA,NATHIBEN PARSHOTTAMBHAI PANSURIA,VALJIBHAI TAPUBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD.	,RULE NOT RECD BACK,MR MB PARIKH,MR SUNIL B PARIKH
13944	FA/2538/2004	13/04/2012	GSRTC,	MS ROOPAL R PATEL	LEGAL HEIRS OF DECD. KALUBHAI HARIBHAI VAGHELA,RUDIBEN HARIBHAI,NANDUBEN KALUBHAI,VIPULBHAI KALUBHAI,CHANDUBHAI KALUBHAI,VALJIBHAI TAPUBHAI MAKWANA,NEW INDIA ASSURANCE CO. LTD	,RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH
13945	FA/2539/2004	13/04/2012	GSRTC,	MS ROOPAL R PATEL	BACHUBHAI SOMABHAI RATHOD,LAXMIBEN BACHUBHAI RATHOD,JAMALBHAI HASAMBHAI GHANCHI,VALJIBHAI TAPUBHAI MAKWANA,NEW INDIA ASSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR MB PARIKH,MR SUNIL B PARIKH
13946	FA/2540/2004	05/03/2012	GSRTC,	MS ROOPAL R PATEL	DHIRAJLAL MANEKLAL SHAH,SUSHILABEN DHIRAJLAL SHAH,MEHBOOBKHAN HASANKHAN PATHAN	,RULE NOT RECD BACK,MS AMEE YAJNIK
13947	FA/2542/2004	08/02/2012	HEIRS OF DECD.MRUGESH HIRALAL BHENSADADIYA,MADHUBEN HIRALAL BHENSADADIYA	MR PREMAL S RACHH	ORIENTAL INSURANCE CO LTD.,OWNER ASHWIN P GADHAVI	RULE SERVED,MR KK NAIR
13948	FA/2547/2004	20/10/2011	SUCHETA DILIP GHATE,W/O DILIP GHATE,	MR SUNIL K SHAH,MS SUSHMA S SHAH	DILIP GHATE,	(MR BP MUNSHI),(MS NIRALI B MUNSHI)
13949	FA/2548/2004	27/01/2009	KANKUBEN BALABHAI PATEL,WD/O DECD.BALABHAI SOMABHAI PATEL,HASUBHAI BALABHAI PATEL,S/O DECD.BALABHAI SOMABHAI PATEL,KAMALABEN CHANDUBHAI PATEL,SHAKUBEN MANJIBHAI PATEL,SAMUBEN KANTILAL PATEL,JASHWANTBEN BALABHAI PATEL,DURGABEN MUKESHBHAI PATEL,RANJANBEN BALJIBHAI PATEL,KANCHANBEN SHAILESHKUMAR PATEL	MR KV SHELAT	ARMUTBEN NATVARLAL PATEL, WD/O DECD.NATVARLAL S PATEL,RAMILABEN NATVARLAL PATEL, D/O NATVARLAL SOMABHAI PATEL	(MR SURESHM SHAH)
13950	FA/2555/2004	09/07/2018	MOHANBHAI MODIDAS VAIRAGI (VASHNAV),	MR MTM HAKIM	VIJAYKUMAR CHANDRAMPAHAN MISHRA (DELETED),MUKESH D DAFTARY,ORIENTAL INSURANCE CO. LTD,MOH.HANIF BUNI,THE NEW INDIA INSURANCE CO.LTD	DELETED,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MR HEMANT S SHAH
13951	FA/2559/2004	23/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HEIRS OF NATHALAL GORTHANDAS VAJA,KANTABEN NATHALAL VAJA DELETEDAS PER CT.ORDER DTD.15-02-2012,JASHMIN NATHALAL VAJA,DIPAKKUMAR NATHALAL VAJA DELETED CT.ORDER DTD.15-02-12.,HITESHKUMAR NATHALAL,AJIZ ABDUL SUMRA,ABDULBHAI HUSAINBHAI SUMRA	,DELETED,RULE SERVED
13952	FA/2560/2004	23/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ABDULBHAI HUSAINBHAI SUMRA,NAGDAN MERAMAMBHAI AAYAR,NATHALAL GORTHANDAS VAJA THRO'LEGAL REP.,KANTABEN NATHALAL VAJA,JASHMIN NATHALAL VAJA,DIPAKKUMAR NATHALAL VAJA,HITESHKUMAR NATHALAL	,RULE SERVED,UNSERVED EXPIRED (R)

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13953	FA/2572/2004	15/03/2012	GAURDIAN & PARENTS OF DECD. ANJALIBEN SURESHCHANDRA DOSHI,SURESHCHANDRA VITHALDAS DOSHI,RAKSHABEN SURESHCHANDRA DOSHI	MR AMAR D MITHANI	SANJAY KANTILAL SHAH,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS HINA DESAI
13954	FA/2573/2004	15/02/2012	MANJULABEN W/O JIVAJI SARDARJI PARMAR,GOPALJI JIVAJI PARMAR,MINOR MADHUBEN JIVAJI PARMAR THRO' APPL. NO.1	MR MA KHARADI	DHANALAL SHREE GOPALLAL GURJAR(DELETED VIDE EXE.17),DINKARBHAI G. GANDHI,THE NEW INDIA INSURANCE CO.LTD	RULE NOT RECD BACK,RULE SERVED,MR SANDIP C SHAH
13955	FA/2574/2004	06/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	DESAI MAGANBHAI MAHADEVBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
13956	FA/2577/2004	19/07/2013	KOLI VIRA KESHAV,KOLI NARAN KESHAV,KOLI LAKHMAN KESHAV,KOLI NANU KESHAV,KOLI BHIMA KESHAV	MR PJ KANABAR	KOLI MANUBHAI DEVABHAI CHARIA,JASHVANTRAI SHANTILAL JHAVERI	MR HARSHIT S TOLIA
13957	FA/2581/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBALAL ISHWARBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13958	FA/2582/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIRS OF PRAJAPATI BHARATBHAI GANDABHAI,MANIBEN GANDABHAI,SUREKHABEN BHARATBHAI,KINJALBEN BHARATBHAI,NIKUTABEN BHARATBHAI,ASHABEN BHARATBHAI,VASNATIBEN BHARATBHAI,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
13959	FA/2583/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL SHANKARBHAI AMBARAM,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13960	FA/2584/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PRAJAPATI SHARDABEN CHHAGAN- BHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
13961	FA/2585/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL BHIKABHAI RAMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13962	FA/2586/2004	06/12/2010	DY.GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMCHHODBHAI DWARKABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
13963	FA/2591/2004	16/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR HEMANT S SHAH	LILAVANTIBEN PRAVINCHANDRA JETHVA,INDRASINH LAKHUBHA,KULDIPSINH LALUBHA JADEJA	RULE SERVED BY DS,MS SNEHA A JOSHI,MR NIRAV C THAKKAR
13964	FA/2592/2004	17/02/2020	DRIVER VIJAYKUMAR P PILLAI,UNION OF INDIA,INDIAN ARMY	(MR HM PRACHCHHAK),MS VYOMA K JHAVERI	JANAKBEN W/O JAGDISHBHAI C CHAUHAN,MINOR BHARGAV JAGDISHBHAI,MINOR DAUGHTER URVASHI JAGDISHBHAI	MR MEHUL S SHAH,(MR JAYANTI K THORIA)
13965	FA/2593/2004	23/02/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	KAMLADEVI WD/O PYARELAL KOLI,SUNIL S/O PYARELAL KOLI,ANIL S/O PYARELAL KOLI,MINOR THRO'KAMLADEVI MOTHER,HARSHIDDHA TRANSPORT CO.	RULE NOT RECD BACK,MR ASHISH M DAGLI
13966	FA/2597/2004	23/03/2012	HEIRS OF DECD.NARANBHAI RAVJIBHAI DABHI,SATIBEN NARANBHAI DABHI,ASHOKBHAI NARANBHAI DABHI,RAMESH NARANBHAI DABHI,RAMJUBEN NARANBHAI DABHI,DINESHBHAI NARANBHAI DABHI,MUKESH NARANBHAI DABHI,VIJAY NARANBHAI DABHI,VIKAS NARANBHAI DABHI,SONAL NARANBHAI DABHI,MINOR SHAILESH NARANBHAI DABHI	MR MRUGEN K PUROHIT	NEW INDIA INSURANCE CO LTD.,MAMADBHAI NOORABHAI,AJITKUMAR MANSUKHLAL VORA	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
13967	FA/2598/2004	13/04/2012	THE NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	HEIRS AND LRS OF DECD. THAKARSHIBHAI DEVSHIBHAI,KANKUBEN THAKARSHIBHAI,GANESHBHAI THAKARSHIBHAI,DALSUKHBHAI THAKARSHIBHAI,RANCHHODBHAI THAKARSHIBHAI,RAMESH TAHKARSHIBHAI,ABDUL RAJAK ALIMAMAD	RULE NOT RECD BACK,RULE SERVED,MR DIVYESH SEJPAL

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13968	FA/2600/2004	12/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	KHODAJI SOMAJI THAKOR,BABUBHAI MARWADI,DINESH RANCHHODBHAI PATEL	MR AV PRAJAPATI,(MR PARESH M DARJI)
13969	FA/2601/2004	27/03/2012	SHANTIBHAI DAYABHAI VAGHELA,	MS. SHAILI A KAPADIA	PRAKASHBHAI PAREKH,UNITED INDIA INSURANCE CO.LTD.,BHARATBHAI SHANKARBHAI CHAUHAN,WESTERN RAILWAY,UNION OF INDIA	RULE SERVED,SERVED BY RPAD (R),SERVED BY AFFIX. (R),REFUSED SERVED (R)(70),MR MUKESH A PATEL,MS REETA CHANDARANA
13970	FA/2602/2004	03/11/2015	S.P.BUILDERS,SURESHBHAI N PATEL,SINCE DECD THRU HIS HEIRS & L.RS.,KOKILABEN WIFE OF SURESHBHAI PATEL,SHUSHANT SON OF SURESHBHAI PATEL	MR DAKSHESH MEHTA	HARSHABEN NAUTAMLAL MEHTA,BALVANTBHAI TRIBHOVANDAS PATEL,MAHENDRA TRIBHOVANDAS PATEL	(MR DEEPAK M SHAH),MR KETAN D SHAH,MR RAJAN D SHAH
13971	FA/2603/2004	03/11/2015	S.P.BUILDERS,SURESHBHAI N PATEL,SINCE DECD THRU HIS HEIRS & L.RS.,KOKILABEN,WIFE OF SURESHBHAI PATEL,SUSHANT,SON OF SURESHBHAI PATEL	MR DAKSHESH MEHTA	GIRDHARLAL N SHAH,BALVANTBHAI TRIBHOVANDAS PATEL,MAHENDRA TRIBHOVANDAS PATEL	(MR DEEPAK M SHAH),MR KETAN D SHAH,MR RAJAN D SHAH
13972	FA/2604/2004	26/10/2015	GSRTC,	MS ROOPAL R PATEL	MADHUBEN MANILAL MAHAYAVANSHI,KAMLESH MANILAL MAHAYAVNASHI,DHARMESH MANILAL MAHAYAVNASHI,MINOR DENNY MANILAL MAHAYAVN- SHI,RAVINDRAKUMAR ISHWARLAL JAIN	RULE SERVED,MR AMIT N PATEL
13973	FA/2605/2004	22/06/2015	GSRTC,	MS ROOPAL R PATEL	HEIRS & LRS OF DECD. NARBHERAMRAMDAS PARMAR,DIVUBEN RAMDASBHAI,RAMBHABEN NARBHERAMBHAI,PITAMBER NARBHERAMBHAI,TRIKAMDAS NARBHERAMBHAI	,RULE SERVED
13974	FA/2621/2004	17/04/2012	MANILAL KHAPABHAI AHIR (DELETED),MANIBEN MANIBHAI AHIR,NATUBHAI MANIBHAI AHIR	MR AMIT V THAKKAR	KRIPASHANKER SHRINANDLAL TIWARI,NILKANTH TRANSPORT CO.,UNITED INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,RULE UNSERVED,MR RAJNI H MEHTA
13975	FA/2622/2004	03/07/2015	MANILAL KHAPABHAI AHIR (DELETED),MANIBEN MANIBHAI AHIR,NATUBHAI MANIBHAI AHIR	MR AMIT V THAKKAR	SHAIKH IBRAHIM SHAIKH AHMED,VIJAY ROAD LINES,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),MS AMEE YAJNIK
13976	FA/2623/2004	11/04/2012	ARJANBHAI RAMJI AHIR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHANDUBHAI NARANJI ZALA,JUBEDA PARVEZ ALI SAYANI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,(MR HASMUKH THAKKER)
13977	FA/2625/2004	25/01/2016	KANAIYALAL AMRUTLAL BHATT,	MR PREMAL S RACHH	NEW INDIA INSURANCE CO. LTD,KARSANBHAI KARABHAI BHARVAD,LAKHABHAI FOGABHAI AAHIR	RULE SERVED,MR SUNIL B PARIKH
13978	FA/2626/2004	21/11/2008	JITENDRA AJITBHAI PATEL,	MR P J YAGNIK	SONAL J PATEL,	
13979	FA/2627/2004	01/04/2016	SHANKARBHAI SOMABHAI HALPATI,	MR MRUGEN K PUROHIT	MOHMED RASHID BAJAJ,NEW INDIA ASSURANCE CO.LTD,PRAKASHBHAI NAGAPPA GAURI,DINANATH MODI,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,RULE SERVED BY DS,MR PALAK H THAKKAR

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13980	FA/2631/2004	09/12/2016	VINAYKRAO S DESAI,	MR VS DESAI	S K CONSTRUCTION THRO' A M PATEL,NEW INDIA ASSURANCE CO. LTD,STATE OF GUJARAT	GOVERNMENT PLEADER,SERVED BY GOVERNMENT GAZETTE,MR PALAK H THAKKAR
13981	FA/2633/2004	23/08/2013	ORIENTAL INSURANCE CO LTD,	MR SHASHIKANT S GADE	HIRABEN M JADAV,MANILAL S JADAV,TARUNBHAI U PARMAR,AJAYKUMAR C SOLANKI	DELETED,RULE SERVED,MR MTM HAKIM
13982	FA/2634/2004	23/08/2013	ORIENTAL INSURANCE CO. LTD,	MR SHASHIKANT S GADE	KESARISINGH S PARMAR,KAMLABEN K PARMAR,TARUNBHAI U PARMAR,AJAYKUMAR C SOLANKI	DELETED,RULE SERVED,MR MTM HAKIM
13983	FA/2653/2004	23/04/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	SUGNABEN WD/O SHRAVANKUMAR PUSABHAI,LALIT SHRAVANKUMAR PRAJAPATI,MINOR PRAHLAD SHRAVANKUMAR PRAJAPATI,MINOR NARESH SHRAVANKUMAR PRAJAPATI,SIRAJ AHEMAD ABDUL LATIF QURESHI,KEYUR TRANSPORT CO.LTD.,PUSHPABEN WD/O PUSAJI PRAJAPATI	RULE UNSERVED,MR AV PRAJAPATI,(MR PARESH M DARJI)
13984	FA/2654/2004	05/04/2018	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	RAMBAI BALU MAHESHWARI,FAKIRA KHIMJI PATNI (VAGHRI)	RULE SERVED,MR KIRTIDEV R DAVE
13985	FA/2656/2004	07/05/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	SAMINABANU FAISULABHAI,HUSENABEN BADRUDDIN,MINOR HEPTULA FAIZULLABHAI,DINAKAR SUKHDEV FAND DEL.AS PER CT.ORD.DT.10/11/2003.,MERCHANT TRANSPORT PVT LTD	,MR AMIT N PATEL,MR VR HALANI
13986	FA/2657/2004	19/02/2019	ORIENTAL INSURANCE CO. LTD,	MS AMI N BHATT	SALIM IBRAHIMBHAI (SINCE DECEASED - THROUGH LEGAL HEIRS),FATEHSING JITSINH MAHIDA,MANIBHAI UDESINH JADAV,SHAIKH SUHANABANU SALIMBHAI (WIFE OF DECEASED),SHAIKH TEJMENJAHA SALIMBHAI (DAUGHTER OF DECEASED),SHAIKH MOHAMMED UVAISKHAN (SON OF DECEASED)	DELETED,RULE SERVED,MR YUSUFKHAN PATHAN
13987	FA/2658/2004	07/05/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	SAHINABANU HUSAINKHAN PATHAN,MINOR RUXARBANU HUSAINKHAN PATHAN THRO'SAHINABANU,AFZALKHAN HUSAINKHAN PATHAN (DELETED BEFORE THE TRIBUNAL),HABIBUN NISA AFZALKHAN PATHAN,DINKAR SUKHDEV FAD,MERCHANT TRANSPORT PVT LTD	,RULE UNSERVED,MR AMIT N PATEL
13988	FA/2663/2004	10/04/2012	VANITABEN PIYUSHBHAI PATEL,MINOR ANKUR PIYUSHBHAI PATEL THRO' PETITIONER NO.1,MINOR DHARMESH PIYUSHBHAI PATEL - THRO' PTR. NO.1,DALPATBHAI PRABHUBHAI PATEL,KANTABEN DALPATBHAI PATEL	MR ZUBIN F BHARDA	RAMDAS FAKIR TONPE,M/S. DAM PORT TRANSPORT ORGANIZATION,THE NEW INDIA INSURANCE COMPANY LTD.	,RULE SERVED,MS LILU K BHAYA
13989	FA/2668/2004	12/01/2012	GSRTC,	MRS VASAVDATTA BHATT	BHAVANSINH KESARSINH PARMAR,	MR LR PATHAN
13990	FA/2671/2004	28/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR HALUJI RADHUJI,SPL.LAQ OFFICER	NOTICE SERVED,(MR A J PATEL)
13991	FA/2672/2004	28/01/2014	DEPUTY GENERAL MAGAGER,	MR RR MARSHALL	THAKOR CHANDUJI JALUJI,SPL.LAQ OFFICER	NOTICE SERVED
13992	FA/2673/2004	28/01/2014	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR CHENUJI VIRAJI,SPL.LAQ OFFICER	NOTICE SERVED
13993	FA/2674/2004	28/01/2014	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR NATHAJI CHHATRASANG,SPL.LAQ OFFICER	NOTICE SERVED
13994	FA/2679/2004	24/06/2008	GENERAL MANAGER,	MR RR MARSHALL	AASHABHAI PARSOTTAMBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
13995	FA/2680/2004	24/06/2008	GENERAL MANAGER,	MR RR MARSHALL	GORDHANBHAI RAMSANGBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
13996	FA/2681/2004	24/06/2008	GENERAL MANAGER,	MR RR MARSHALL	HERIS OF BHIKHIBEN SOMABHAI WD/O ISHVARBHAI,PUNJIBEN D/O SOMABHAI ISHVAR BHAI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
13997	FA/2682/2004	24/06/2008	GENERAL MANAGER,	MR RR MARSHALL	UMEDBHAI CHHAGANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
13998	FA/2683/2004	24/06/2008	GENERAL MANAGER,	MR RR MARSHALL	SHANABHAI KABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
13999	FA/2684/2004	17/08/2015	ORINENTAL INSURANCE CO. LTD,	MR KK NAIR	GULZARALI MEHMADKHAN,ANISH ABDUL RAZAK,PARAGBHAI LACHHUBHAI ROHIT	RULE SERVED BY DS,MR AMIT N PATEL
14000	FA/2685/2004	17/08/2015	ORINENTAL INSURANCE CO. LTD,	MR KK NAIR	GULZARALI MEHMADKHAN,ANISH ABDUL RAZAK,MANIBEN RANCHHODBHAI PATEL,PRAVINBHAI RANCHHODBHAI PATEL	RULE SERVED BY DS,MR AMIT N PATEL
14001	FA/2686/2004	17/08/2015	ORINENTAL INSURANCE CO. LTD,	MR KK NAIR	GULZARALI MEHMADKHAN,ANISH ABDUL RAZAK,JELIBENBEN RAMANBHAI PATEL,MINOR ARVIND RAMANBHAI PATEL NOW MAJOR	RULE SERVED BY DS,MR AMIT N PATEL
14002	FA/2687/2004	17/08/2015	ORINENTAL INSURANCE CO. LTD,	MR KK NAIR	GULZARALI MEHMADKHAN,ANISH ABDUL RAZAK,GAMANBHAI VESTABHAI PATEL	RULE SERVED BY DS,MR AMIT N PATEL
14003	FA/2688/2004	02/02/2012	SAVITABEN BABUBHAI PARMAR)WIDOW OF DECD.),MINOR SAVNABEN BABUBHAI PARMAR,MINOR JAGDISH BABUBHAI PARMAR,MINOR HARESHBHAI BABUBHAI PARMAR	MR HARSHIT S TOLIA	MOINUDDIN KAMRUDDIN FARUKI,CHAUDHARY BABULAL PRABHUDAS,NEW INDIA ASSURANCE CO.,SURESHKUMAR AMRUTLAL THAKKAR,SHANTABEN HARKHABHAI PARMAR	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
14004	FA/2689/2004	01/03/2018	TARADEVI,WD/O KISHANKUMAR PITTARSINH GUJJAR,SUMAN KISHANKUMAR GUJJAR,POOJA KISHANKUMAR GUJJAR,JAYBHAGVAN KISHANKMAR GUJJAR,PITTARSINH JABARRAM GUJJAR	MR MTM HAKIM	BADELAL RIMATVAHAL(DELTED VIDEEXE.16),KUMAR TRANSPORT CARRIER,NEW INDIA INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED, (MR HM BHAGAT),MR GC MAZMUDAR,MR HG MAZMUDAR
14005	FA/2690/2004	23/03/2012	SAHERABIBI,WD/O YUSUFKHAN AHEMADKHAN,NAFISABANU YUSUFKHAN,GULJARKHAN YUSUFKHAN,MINOR AFROJBANU YUSUFKHAN,MINOR AZAJKHAN YUSUFKHAN,MINOR SALMABIBI YUSUFKHAN,SAKARBIBI WD/O AHEMADKHAN	MR JA ADESHRA	THIRU G SHRINIVASAN,ORIENTAL INSURANCE CO LTD.	RULE UNSERVED,MR RAJNI H MEHTA
14006	FA/2691/2004	18/04/2012	DASUBEN,WD/O JINABHAI MOTIBHAIVASAVA,PRADEEPKUMAR JINABHAI CHAUDAHRY VASAVA,SHASHIKANT ZINABHAI CHAUDHARY VASAVA,KULPIBEN MOTIBHAI VASAVA	MR MTM HAKIM	CHANDUBHAI CHHAGANBHAI GAMIT,HARENDRASINH B VASHI,ORIENTAL INSURANCE CO. LTD	MR KK NAIR,MR SP MAJMUDAR
14007	FA/2692/2004	02/07/2013	FULABHAI DANABHAI VANKAR,	MR MTM HAKIM	MANILAL MAGANLAL CHAUHAN,GHANSHYAMBHAI DEVIDATTBHAI SHARMA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)
14008	FA/2701/2004	04/09/2013	INDUPRASAD MANGALDAS KACHIYA DECD.THRO'HIS HEIRS,DURGABEN,WD/O INDUPRASAD MANGALDAS KACHIYA	(MR MB GANDHI),MS RUMI M GANDHI	GOVIND VITTALDAS PATEL,DECD. THRO'HIS HEIRS,MANJULABEN GOVINDBHAI PATEL, WD/O GOVIND VITTALDAS PATEL,JASWANTIBEN GOVINDBHAI PATEL, D/O GOVIND VITTALDAS PATEL,MEENABEN GOVINDBHAI PATEL, D/O GOVIND VITTALDAS PATEL,JAYESHKUMAR GOVINDBHAI PATEL, S/O GOVIND VITTALDAS PATEL,NITIN GOVINDBHAI PATEL,S/O GOVIND VITTALDAS PATEL	,NOTICE SERVED BY DS,MR. D. P. KINARIWALA
14009	FA/2704/2004	08/05/2015	GSRTC,	MRS VASAVDATTA BHATT	MALTI GHANSHYAM PANDYA (WIFE OF DECD.),MINOR KUNAL GHANSHYAM PANDYA THRO'MALTI GHANSHYAM PANDYA,MINOR KUNJA GHANSHYAM PANDYA THRO'MALTI GHANSHYAM PANDYA,HIRALAKSHMI RASIKLAL PANDYA (MOTHER OF DECD.),RASIKLAL MANILAL PANDYA (FATHER OF DECD.),MAHMADBHAI HASAMMIY SHAIKH	RULE SERVED,UNSERVED EXPIRED (R),MR BHARAT R PANDYA

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14010	FA/2709/2004	19/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MS AVANI S MEHTA,(MR HASMUKH THAKKER)	SAVITABEN LALJI VAGHAMASHI W/O DECD.LALAJI M VAGHAMASHI,MINOR TANVI LALJI VAGHAMASHI D/O DECD.LALAJI M VAGHAMASHI,MINOR CHETNA LALJI VAGHAMASHI D/O DECD.LALAJI M VAGHAMASHI,MINOR PARASN LALJI VAGHAMASHI S/O DECD.LALAJI M VAGHAMASHI,RAMJIBHAI KARSHANBHAI MYTRA	RULE SERVED,(MR SANDEEP N BHATT)
14011	FA/2710/2004	10/04/2012	TRIBHOVANBHAI MULJIBHAI GARODA,KASHIBEN TRIBHOVANBHAI GARODA	MR PR THAKKAR	KISHORSING NARPATSING JADAV,M/S. RAJESH BUILDERS,THE NEW INDIA ASSURANCE CO.	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH
14012	FA/2711/2004	06/12/2010	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	NARSINHBHAI MULJIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,(MR JAY P AMIN)
14013	FA/2712/2004	06/12/2010	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	NIRUBEN SARABHAI,DINESHBHAI SARABHAI,VINUBHAI SARABHAI,SUBHASHBHAI SARABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
14014	FA/2713/2004	06/12/2010	STATE OF GUJARAT,SPECIAL LAND OFFICER	GOVERNMENT PLEADER	SARABHAI KALIDAS PATEL,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
14015	FA/2714/2004	06/12/2010	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	JAGDISHBHAI HARIBHAI PATEL,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
14016	FA/2717/2004	04/05/2012	NEW INDIA INSURANCE CO LTD.,	MR VASANTS SHAH	HEIRS OF DECD.MANUBHAI GANDABHAI PATEL,RAMANBHAI MANUBHAI PATEL,NAYANBHAI MANUBHAI PATEL,ARUNABEN MANUBHAI PATEL,W/O RAMANBHAI CHUNILAL PATEL,PADMABEN MANUBHAI W/O MANSUKHBHAI NATHABHAI,MADHUBEN MANUBHAI WD/O MANUBHAI,RAMCHANDRA KANTILAL PATEL,KANTIBHAI GANDABHAI PATEL, DIED THRO'HIS HEIRS,BHIKHIBEN WD/O KANTIBHAI G PATEL,MANJULABEN KANTIBHAI W/O NAVINBHAI RATILAL,CHANDANBEN KANTILAL W/O KISHOREBHAI @ BHARATBHAI PATEL,RAKSHABEN KANTILAL W/O SHASHIKANT SHANTILAL	,RULE SERVED,MR DJ BHATT,MR MTM HAKIM
14017	FA/2718/2004	21/04/2014	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	SAJJANBHA JILUBHA RANA,PRAFULBA MADANSINH,MINOR DEVYANIBHA MADANSINH,MINOR RAJDEEPSINH MADANSINH,MADHUBHAI PUNJABHAI CHAUDHARI,BALDEVBHAI PUNJABHAI CHUADHARI	,RULE SERVED,MR PY DIVYESHVAR
14018	FA/2719/2004	20/04/2012	AMINA ISMAIL,JUBEDA ISMAIL,ALI ISMAIL,SHAMIN ISAMIL,ROSHAN ISAMIL,MARIYAM A ALI	MR A R SHAIKH	RANCHOD NARAN PATEL,THE NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
14019	FA/2720/2004	12/03/2012	ORIENTAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	SAIYED MEHBOOBMIYA MOTAMIYA,PRAVINSINH CHAKUBHAI PARMAR,DHIRAJLAL MAGANLAL SHAH	RULE SERVED,MS RV ACHARYA
14020	FA/2722/2004	09/02/2012	ANWAR DAUD,	MR A R SHAIKH	DAMJIBHAI JIVANBHAI BHANUSHALI,MEGHJIBHAI SHIVJIBHAI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS AMEE YAJNIK
14021	FA/2728/2004	27/03/2012	HEIRS OF DECD.BHASHKARRAO K BEDKAT,ASHABEN BHASHKARRAO,MINOR KALPESH BHASHKARRAO,MINOR LATA BHASHKARRAO,MINOR PINKY BHASHKARRAO	MR MURALI N DEVNANI,	PRAVINSINH MAHIPALSINH,DIST.SUPERINTENDENT OF POLICE,I.G.P.,DIRECTOR GENERAL (P) & I.G.(P),NEW INDIA ASSURANCE CO LTD.	GOVERNMENT PLEADER,RULE SERVED
14022	FA/2729/2004	12/03/2012	JALABHAI VALABHAI VADI,RANCHHODBHAI VALABHAI VADI	MR SANDIP C SHAH	RAMNARESH JAGRAMSHI YADAV,RAJESHWARIDEVI JAIN,UNITED INDIA INSURANCE CO.LTD	RULE UNSERVED,MR RR MARSHALL
14023	FA/2730/2004	12/01/2012	MANJULABEN WD/O KANAKSINGH MOTISINH CHAUHAN,MINOR DAKSHABEN KANAKSINGH CHAUHAN,THRO'MANJULABEN,BAJUBEN MOTISINH CHAUHAN	MR A R SHAIKH	VANIBEN H MITAL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,MS MEGHA JANI

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14024	FA/2731/2004	29/03/2008	ORIENTAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	GURMIT KAUR W/O SARWANSING SINDHU,KISHOR BABULAL LUHAR DELETED AS PER COURT ORDER,KANTILAL SAVJIBHAI PATEL	RULE SERVED,RULE UNSERVED,MS KHYATI P HATHI,(MR PV HATHI),MR. NIKUNJ R SHAH
14025	FA/2733/2004	12/03/2012	HARISINH HANUBHA ZALA,SAJJANBA HARISINH ZALA	MS KRINA P CALLA	SEVANTIBHAI GULABHBHAI SHAH,P.H.MAKWANA,NATIONAL INSURANCE CO LTD.,BHUPENDRAKUMAR CHIMANLAL THAKKAR,NATIONAL INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MS MEGHA JANI
14026	FA/2734/2004	23/03/2012	RUKHIBEN W/O RANCHHODBHAI KOHYABHAI PATELIA,	MS SNEHA A JOSHI,(MR DIVYESH A JOSHI)	HIRALAL PARSHOTTAMDAS PANDYA,FAIZMOHAMMAD N. PATHAN (SINCE DEC'D THRO'HEIRS & LRS),ZARIFKHAN FAIJMOHAMMAD PATHAN,HABIBKHAN FAIJMOHAMMAD PATHAN,MISHARKHAN FAIJMOHAMMAD PATHAN,ORIENTAL INSURANCE CO LTD.	UNSERVED EXPIRED (N),RULE SERVED,(MR MAULIK J SHELAT),MR RITURAJ M MEENA
14027	FA/2738/2004	24/11/2015	HEIRS OF DECD.JAYESHBHAI NARANBHAI KALARIA,LEENABEN JAYESHBHAI KALARIA,MINOR YASH JAYESHBHAI KALARIA THRO'LEENABEN J KALARIA,NARANBHAI MULAJIBHAI KALARIA,SHANTABEN NARANBHAI KALARIA	(MR SANDEEP N BHATT)	ASHOK AMBALAL MAKWANA,SIDDIKBHAI MOHMMADBHAI VORA,NATIONAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
14028	FA/2739/2004	04/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER (KANS DIVN.	GOVERNMENT PLEADER	GANPATBHAI PUNJABHAI SOLANKI,	RULE NOT RECD BACK
14029	FA/2740/2004	06/12/2014	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBAPA FATHESINH,	MR KASHYAP R JOSHI
14030	FA/2741/2004	02/08/2011	OIL & NATURAL GAS CORP. LTD.,	M/S TRIVEDI & GUPTA	PATEL DEVABHAI MOHANLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
14031	FA/2742/2004	02/08/2011	OIL & NATURAL GAS CORP. LTD.,	M/S TRIVEDI & GUPTA	THAKORE DHULAJI VALAJI,DECD. THRO'HIS HEIRS,THAKORE VALAJI SAVAJHI,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
14032	FA/2743/2004	02/08/2011	OIL & NATURAL GAS CORP. LTD.,	M/S TRIVEDI & GUPTA	THAKORE DHULAJI VALAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
14033	FA/2744/2004	27/03/2012	MOHMAD HANIF AHMED POLS,	MR MTM HAKIM	KASHAM ABDUL SATTAR POLA,YAKUBBHAI IBRAHIMBHAI HAYAT,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR MEHUL SHARAD SHAH,MR NAGESH C SOOD
14034	FA/2785/2004	21/02/2014	AHMEDABAD MUNICIPAL CORP.,	MR BH BHAGAT	ASHOKBHAI A PATEL,	MR DHAVAL M BAROT
14035	FA/2791/2004	27/03/2012	KARIMBHAI RAHIMBHAI NAGORI,	MR HARSHIT S TOLIA	GAMSINGH PANCHANBHAI SOLANKI,GSRTC,BISMILLAKHAN MURABHAI NAGORI,BABUBHAI ISHWARBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,(MR MAULIK J SHELAT)
14036	FA/2821/2004	09/08/2012	VADODARA MUNICIPAL CORP.,	MR NILESH A PANDYA	ISHWARLAL RATANLAL HARIBHAKTI,	MR PR THAKKAR,HL PATEL ADVOCATES
14037	FA/2825/2004	22/09/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	MAHIPATSINH DEVUSINH,HEIR OF DECD.DEVUSINH BHIKHAJI,SPL.LAQ OFFICER	,(MR A J PATEL)
14038	FA/2826/2004	22/09/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	SUKHAJI GAMAJI,SPL.LAQ OFFICER	
14039	FA/2827/2004	22/09/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	KACHARAJI VEERAJI,SPL.LAQ OFFICER	
14040	FA/2828/2004	01/03/2012	RAJU MOHANBHAI MAKWANA,	MR RC KAKKAD	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT

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14041	FA/2829/2004	21/08/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	BHAGWANBHAI KESWHAVLAL PATEL,SPL.LAQ OFFICER	(MR A J PATEL)
14042	FA/2836/2004	03/05/2017	RAJESH ALIAS BALKRUSHNA BHIKHABHAIPATEL (SINCE DECEASED THROUGH HIS LRS),LIABEN BALKRISHNA PATEL,KAMLESHBHAI BALKRISHNA PATEL,HEMUBEN BALKRISHNA PATEL	MR YN RAVANI	LAVGHANBHAI KILABHAI (DELETED),VARSHABEN H MODI [DELETED],NATIONAL INSURANCE CO LTD.	,DELETED,MS LILU K BHAYA
14043	FA/2839/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD PUNJABHAI VIRAMBHAI,	MR GM AMIN
14044	FA/2840/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. HIRAJI BHAGAJI MARIVAD :- GAUTAMJI HIRAJI,	RULE SERVED
14045	FA/2841/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALIBEN DHULAJI MARIVAD,PUNJAJI DHULAJI MARIVAD,AMRAJI DHULAJI MARIVAD	RULE SERVED
14046	FA/2842/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD GAUTAMJI HIRAJI BHAGAJI,MARIVAD DANAJI MANAJI,MARIVAD SOMAJI MANJI,MARIVAD BHURAJI MANAJI	MR GM AMIN
14047	FA/2843/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD MANAJI BHAGAJI,MARIVAD DANAJI MANAJI,MARIVAD DANAJI MANAJI,MARIVAD BHRAJI MANAJI	,RULE SERVED
14048	FA/2844/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JIVAJI BHAVANJI:- MARIVAD MASURJI JIVAJI,	RULE SERVED
14049	FA/2845/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD KUBERJI MOTIJI,	RULE SERVED
14050	FA/2846/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAR UDAJI SHANAJI,HEIR OF LAXMANJI SHANAJI :- NANAJI LAXMANJI	RULE SERVED
14051	FA/2847/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PAGI LADUJI BHEMANI,HEIR OF PAGI LALAJI BHIMAJI :-JETHAJI LALAJI PAGI	RULE SERVED
14052	FA/2848/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMAJI SANKALABHAI SUTHAR,SABURBHAI SANKALABHAI SUTHAR,GOPALBHAI MANABHAI SUTHAR,MOHANBHAI SHIVABHAI SUTHAR,RAMANBHAI SHIVABHAI SUTHAR,AMRUTBHAI SHIVABHAI SUTHAR	RULE SERVED
14053	FA/2849/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR MANGABHAI VIRBHAI,VANKAR LEMBABHAI VIRABHAI,VANKAR LAXMANBHAI VIRABHAI,VANKAR RAMABHAI VIRABHAI	RULE SERVED
14054	FA/2850/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR DAHYABHAI PUNABHAI,	RULE SERVED
14055	FA/2851/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI JETHABHAI PUNJABHAI,	RULE SERVED
14056	FA/2852/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR MANGABHAI VIRABHAI,	RULE SERVED
14057	FA/2853/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KOHYABHAI VIRABHAI :- JETHABHAI KOHYABHAI,HEIR OF VANKAR KODARBHAI LEMBABHAI :- KHATUBHAI	RULE SERVED
14058	FA/2854/2004	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD PUNJABHAI VIRMABHAI,BARIA MASURBHAI DHULABHAI	RULE SERVED,MR GM AMIN
14059	FA/2855/2004	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KOHYABHAI VIRABHAI:- JETHABHAI KOHYABHAI VANKAR,	NOTICE SERVED BY DS
14060	FA/2888/2004	29/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR BH BHAGAT	KIRANBEN PRADIP JOISAR,	MR NISHITH P THAKKAR
14061	FA/2890/2004	29/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR BH BHAGAT	SAURASHTRA GANDHIJI GRAMUDHYOG TRUST,	MR SHIRISH JOSHI
14062	FA/2896/2004	24/02/2008	MUKESHBHAI AMBALAL PATEL,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	RAKESHKUMAR ASHOKKUMAR SHAH,SUREKHA TRADERS,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MS AMEE YAJNIK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14063	FA/2903/2004	12/01/2012	G S R T CORPN,	MR MITUL K SHELAT	KAPILABEN RANJITSINH PANJROLIA,DILHARBEN RANJITSINH PANJROLIA,PRAMODSINH RANJITSINH PANJROLIA THRO' THEIR GUARDIAN,VARSHABEN RANJITSINH PANJROLIA	MR MTM HAKIM
14064	FA/2904/2004	17/09/2014	LAKHIBEN KARMANBHAI BHARWAD,RAJABHAI KARMANBHAI BHARWAD,SADULBHAI KARMANBHAI BHARWAD,DEVUBEN KARMANBHAI BHARWAD	MR MTM HAKIM	MOHMEDBHAI AMBUBHAI MASANI,VINODBHAI ISHWARBHAI MEHTA,NEW INDIA ASSURANCE CO LTD.,VALJIBHAI DHARMSHIBHAI PANCHAL,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
14065	FA/2906/2004	28/01/2019	EMPLOYEES STATE INSURANCE CORP,	MR SHASHIKANT S GADE	MOHAMMAD HASAN KARAGATHRA,LAXMI INDUSTRIES,CREDIBLE PRODUCTS	RULE SERVED,MR PANKAJ R DESAI
14066	FA/2926/2004	24/01/2014	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	MANORATH INDUSTRIES CO-OP SOCIETY LTD,	RULE SERVED
14067	FA/2945/2004	01/05/2012	HEIRS OF MINOR RAKESHKUMAR BHIKHABHAI ALIAS BAKABHAI,BHIKHABHAI ALIAS BAKABHAI DAHYABHAI THAKARDA,HIRABEN WD/O BHIKHABHAI DAHYA-BHAI THAKARDA	MR JV JAPEE	ABDULBHAI TAJUBHAI SALEMA (MOMIN),GUJARAT RAJYA MARG VAHAN VYAHVAR CORPORATION	RULE SERVED,MS MONALI H BHATT
14068	FA/2958/2004	11/02/2014	SHANKARDAS GUMANMAL KOTVANI SINCE DECD.THRO'HIS HEIRS & LR,SHAILESHBHAI SHANKARDAS KOTWANI,JAIKISHAN SHANKARDAS KOTWANI,JANKIBEN SHANKARDAS KOTVANI	MS MITA S PANCHAL	BUPATSINH RAMJIBHAI-DELETED,JAYGOPAL TRANSPORT CO.,UNITED INDIA INS.CO.,JAYKISHAN SHANKARLAL KATVARI,FLOWINK ENTERPRIZE,UNITED INDIA INS.CO.LTD.	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI,MR NIRAD D BUCH
14069	FA/2976/2004	24/11/2015	SHANTILAL DEVRAJBHAI,	MR MANISH R BHATT	MAHENDRAKUMAR KANTILAL PATEL,AMARSANG BHIMSANG CHAUHAN (DELETED),ORIENTAL INSURANCE CO. LTD,YUNUSBHAI J CHAUHAN,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR DAKSHESH MEHTA
14070	FA/2977/2004	24/11/2015	MADHUSUDHANBHAI CHUNILAL PANDYA,	(MRS MAUNA M BHATT)	MAHENDRAKUMAR KANTILAL PATEL,AMARSANG BHIMSANG CHAUHAN (DELETED),ORIENTAL INSURANCE CO. LTD,YUNUSBHAI J CHAUHAN,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR DAKSHESH MEHTA
14071	FA/2978/2004	24/11/2015	MAYURSINH BALUBHA RANA,	(MRS MAUNA M BHATT)	MAHENDRAKUMAR KANTILAL PATEL,AMARSANG BHIMSANG CHAUHAN (DELETED),ORIENTAL INSURANCE CO. LTD,YUNUSBHAI J CHAUHAN,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR DAKSHESH MEHTA
14072	FA/2979/2004	24/11/2015	MAHEDNRABHAI L GOHIL,	(MRS MAUNA M BHATT)	MAHENDRAKUMAR KANTILAL PATEL,AMARSANG BHIMSANG CHAUHAN (DELETED),ORIENTAL INSURANCE CO. LTD,YUNUSBHAI J CHAUHAN,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR DAKSHESH MEHTA
14073	FA/2980/2004	24/11/2015	HARISHCHANDRASINH @ SUKHUBHA PRAVINSINH RANA,	(MRS MAUNA M BHATT)	MAHENDRAKUMAR KANTILAL PATEL,AMARSANG BHIMSANG CHAUHAN (DELETED),ORIENTAL INSURANCE CO. LTD,YUNUSBHAI J CHAUHAN,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR DAKSHESH MEHTA
14074	FA/2981/2004	24/11/2015	YUNUSBHAI J CHAUHAN,	(MRS MAUNA M BHATT)	MAHENDRAKUMAR KANTILAL PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
14075	FA/3036/2004	29/09/2008	DECD.LAXMANJI MAGANJI,THRO' HIS HEIRS,MANGUBEN LAXMANJI,SAMUBEN LAXMANJI,NAGJI LAXMANJI,KUVARBEN LAXMANJI,PRAHLADJI LAXMANJI,KANTABEN LAXMANJI,RUSGAHU KAXMANJI	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14076	FA/3037/2004	29/09/2008	RABARI NARANBHAI KURSHI HIS HEIRS,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14077	FA/3038/2004	29/09/2008	LAXMANJI GAGAJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14078	FA/3039/2004	29/09/2008	PRATAPJI GANESHJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14079	FA/3040/2004	29/09/2008	SHAKARJI SAVDHANJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14080	FA/3041/2004	29/09/2008	DECD.LAXMANJI MAGANJI,THRO' HIS HEIRS,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14081	FA/3042/2004	29/09/2008	ICHHAJI MAGANJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14082	FA/3043/2004	29/09/2008	VISANGJI HAJURJI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14083	FA/3044/2004	29/09/2008	DEVIBEN SONAJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14084	FA/3045/2004	29/09/2008	RABARI KARAMSIBHAI SHAKARBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14085	FA/3046/2004	29/09/2008	ABHUJI BHALAJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14086	FA/3047/2004	29/09/2008	RAVAJI GAGAJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14087	FA/3048/2004	29/09/2008	DECD.MAGANBHAI SOMABHAI THRO' HIS HEIRS,DAHIBEN MAGANBHAI,JAYANTIBHAI MAGANBHAI,BHARATBHAI MAGANBHAI	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14088	FA/3049/2004	29/09/2008	RAMATAJI HAJURJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14089	FA/3050/2004	29/09/2008	GANDAJI SEDHAJI THAKOR,	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14090	FA/3051/2004	29/09/2008	DECD. JAYARAMBHAI GOVABHAI RABARI THRO' HIS HEIRS,BALDEVBHAI JAYARAMBHAI RABARI,DARAMSINHBHAI JAYARAMBHAI RABARI,KARAMSINHBHAI JAYARAMBHAI RABARI	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14091	FA/3149/2004	05/03/2019	KANCHANBEN KANUBHAI PATEL WD/OLATE KANUBHAI GULABBHAI PATEL,MINOR SONLAKUMAI K PATEL,MINOR AKSHAYKUMAR K PATEL,MINOR MAYURIKUMARI K PATEL,GULABBHAI NARANBHAI PATEL,MANIBEN GULABBHAI PATEL	MRS NISHA M PARIKH,HCLS COMMITTEE	RAMANBHAI NAGINBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARDIK C RAWAL
14092	FA/3150/2004	06/03/2012	CHANDUBHAI PANCHABHAI CHUDASHAMA,	MR PRASHANT MANKAD	DADABHAI JAMALBHAI BHADARKA,PRATAPSINH BACHUBHAI VAJA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI
14093	FA/3151/2004	27/11/2017	KOLI DEVA RAJA CHUDASAMA,	MS TANUJA N KACHCHHI	VIKRAMBHAI DEVANANDBHAI NANDANIA,GOVINDBHAI NARANBHAI,NATIONAL INSURANCE CO. LTD,LAKHMAN HAMIRBHAI,ARJAN JADAV REVALIA	UNSERVED EXPIRED (R),MR RC KAKKAD,(MR MAULIK J SHELAT)
14094	FA/3152/2004	01/04/2013	LEGAL REP. DECD. MUHMADHUSSAINGULAMHUSSAIN SHAIKH,SHEHNAZBANU MOHMADHUSSAIN SHAIKH,MINOR MOHHAMADSOHIL MOHAMADHU-SSAIN SHAIKH THRO' MOTHER	MR SATYEN B RAWAL	KACHRULAL S/O GABRUJI,ORIENTAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)

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14095	FA/3153/2004	31/01/2013	IBRAHIMBHAI KARIMBHAI PATHAN,	MR BHARAT JANI	RAMPRASAD GANGARAM JADAV,BHAIRAVNATH KANIYAR,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS KARUNA V RAHEVAR
14096	FA/3154/2004	17/03/2011	ORIENTAL INSURANCE CO LTD.,	MR RAJNI H MEHTA	NARSIBHAI REVABHAI THAKOR,RAMESHBHAI MOTIBHAI PATEL	RULE SERVED,MR GAURANG K PATEL
14097	FA/3155/2004	17/04/2012	HEIRS OF DECD.PARESH BHAGWANJIPATEL,BHAGWANJI VIRJIBHAI PATEL,SAVITABEN BHAGWANJIBHAI PATEL,HITESH BHAGWANJIBHAI PATEL	MR PRAVIN GONDALIYA	OWNERS OF FIA CAR GJ-1-5798 MADHUBEN JAGDISHBHAI VADESA,UNITED INDIA INSURANCE CO LTD.	MR PM DAVE,MS HINA DESAI
14098	FA/3156/2004	14/03/2012	LALJI SURAJI SONI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SULEMAN HASANBHAI CHAKI,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR HEMANT S SHAH
14099	FA/3181/2004	29/03/2008	HEIRS OF JETUNBEN RAHIMBHAI,VORA RAHMBHAI KHANBHAI,JULEKHAN RAHIMBHAI,HAVABEN RAHIMBHAI,RAJAK RAHIMBHAI	MR A R SHAIKH	USMAN BACHCHAN,VORA JASVANTLAL DALICHAND,NEW INDIA ASSURANCE CO LTD,NURMOHAMAD KALUABHAI AJMERI,GUJ STATE ROAD TRANSPORT CORPN	RULE NOT RECD BACK,RULE SERVED,MR HS MUNSHAW,MR SHALIN N MEHTA
14100	FA/3182/2004	29/03/2008	HEIRS OF DEC'D VANABHAI JUSABHAI,SABINABEN VANABHAI,JEBANBEN VANABHAI,AHMED VANABHAI,HUSAIN VANABHAI,GAFUR VANABHAI,CHANDBAI JUSABBHAI	MR A R SHAIKH	USMAN BACHHAN,VORA JASVANTLAL DALICHAN,NEW INDIA ASSURANCE CO.LTD,NOORMOHAMAD KALUBHAI AJMERI,GUJARAT STATE ROAD TRANSPORT COPRN	RULE NOT RECD BACK,RULE SERVED,MR HS MUNSHAW,MR SHALIN N MEHTA
14101	FA/3183/2004	29/03/2008	BAI ZARINBEN ABBASBHAI,	MR A R SHAIKH	USMAN BACHHAN,VORA JASVANTLAL DALICHAND,NEW INDIA ASSURANCE CO LTD,NOORMOHMAD KALUBHAI AJMERA,GUJ STATE ROAD TRANSPORT CORPN	RULE SERVED,MR HS MUNSHAW,MR SHALIN N MEHTA
14102	FA/3184/2004	29/03/2008	HEIRS OF VORA ABDULBHAI ASMAL-BHAI,SAHIDABEN ABDULBHAI,JINAT ABDULBHAI,MAHOMOOD ABDULBHAI,HANIF ABDULBHAI	MR A R SHAIKH	USMAN BECHHAN,VORA JASVANTLAL DALICHAND,NEW INDIA INSURANCE CO LTD,NOORMOHMAD KALUBHAI AJMERI,GUJ STATE ROAD TRANSPORT CORPN	RULE SERVED,MR HS MUNSHAW,MR SHALIN N MEHTA
14103	FA/3185/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	NARSANGBHAI MANORBHAI,RAMESHBHAI MANORBHAI,ASHOKBHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14104	FA/3186/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	SURSANGBHAI CHHAGANBHAI,FATEHSANG CHHAGANBHAI,JAYANTIBHAI CHHAGANBHAI,SOMABHAI CHHAGANBHAI,UMEDBHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14105	FA/3187/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	KANNAIYALAL SHIVSHANKAR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14106	FA/3188/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	HARIBHAI RAMSANG,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14107	FA/3189/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	KARSHANBHAI SHIVABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14108	FA/3190/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	HASMUKHBHAI KHODABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14109	FA/3191/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	DHANIBEN MOHANBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI

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14110	FA/3192/2004	22/06/2009	GENERAL MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR RR MARSHALL	BHIKHIBEN W/O.SOMABHAI ISHWARBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14111	FA/3197/2004	01/05/2012	AHMEDABAD MUNICIPAL CORPO. THRO'THE SENIOR LEGAL ASST.,	MS JIRGA D JHAVERI	GANSHYAMDAS GURUDASMAL,	MR VIREN G DAVE
14112	FA/3201/2004	09/12/2014	MANEKLAL DHANJIBHAI SHARMA,NIMISHA BHAVESHKUMAR SHARMA	MR MA PAREKH,LAW VERDICT	KIRTIKUMAR BABULAL JAREJA,TRANSPORT MANAGERSHRI	RULE SERVED,MR HS MUNSHAW
14113	FA/3202/2004	13/03/2012	IBRAHIM ALI SHEDHA,JUBEDA IBRAHIM	MR A R SHAIKH	KESHUR MARKHIBHAI NANDANIYA,KHIMA ARJAN SOLANKI,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
14114	FA/3203/2004	19/01/2012	NAVINCHANDRA VRAJLAL GANDHI,JYOTIBEN NAVINCHANDRA GANDHI	MR YN RAVANI	DRIVER OF LUX. BUS GJ-2/T/3936ISHWARBHAI JIVABHAI PARMAR,OWNER OF LUX.BUS GJ-2/T/3936 HASMUKHKUMAR MOHANLAL PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MS AMEE YAJNIK
14115	FA/3204/2004	06/03/2012	AMARSANG MAVSANG DECD.THRO'HISLEGAL HEIRS AND REPRE.,GANGABEN AMARANG RAJPUT,BHUPATBHAI AMARSANG RAJPUT	MR MEHUL S SHAH,(MR SURESHM SHAH)	GANESHBHAI MAHAVIRBHAI GOHIL,VIPULKUMAR BACHUBHAI KABARIYA,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MS AMEE YAJNIK
14116	FA/3206/2004	15/04/2013	NILABEN VASUDEV KAYSTHA,DIED THRO'HER HEIRS,RAHUL VASUDEV KAYASTHA,RAJNIKANT NAGINDAS KAYASTHA,GIRISHCHANDRA NAGINDAS KAYSTHA,DIED THRO'HIS HEIRS,HANSABEN GIRISCHANDRA KAYASTHA,MINESH GIRISHCHANDRA KAYASTHA,JOMESH GIRISHCHANDRA KAYASTHA,BHANUBHAI NAGINDAS KAYASTHA,SANJAY NARANDAS KAYASTHA,BHADRESH THAKORLAL KAYASTHA,TEJASH MAHESHKUMAR KAYASTHA	MR JIGAR P RAVAL,MR DHAVAL SHAH	NAND TEXTILE,KISHAN LEKHRAM AGRAWAL,KAILASHCHANDRA LEKHRAM DIED THRO'HIS HEIRS,ABHADEVI KAILASHCHANDRA AGRAWAL,KRUTIKA KAILASHCHANDRA AGRAWAL,MINOR RUTIKA KAILASHCHANDRA,RAMESHCHANDRA SAGARMAL AGRAWAL,ANANDKUMAR BALRAMDAS,SHIVBHAGWAN DURGAPRASAD,AMBICA FLOOR MILLING CORP.	,RULE SERVED,RULE UNSERVED,MR AR MAJMUDAR,MR SANJAY A MEHTA
14117	FA/3207/2004	26/11/2019	NILABEN VASUDEV KAYSTHA,DIED THRO'HER HEIRS,RAHUL VASUDEV KAYASTHA,RAJNIKANT NAGINDAS KAYASTHA,GIRISHCHANDRA NAGINDAS KAYSTHA,DIED THRO'HIS HEIRS,HANSABEN GIRISCHANDRA KAYASTHA,MINESH GIRISHCHANDRA KAYASTHA,JOMESH GIRISHCHANDRA KAYASTHA,BHANUBHAI NAGINDAS KAYASTHA,SANJAY NARANDAS KAYASTHA,BHADRESH THAKORLAL KAYASTHA,TEJASH MAHESHKUMAR KAYASTHA	MR JIGAR P RAVAL	MUKESH & CO.,KISHAN LEKHRAM AGRAWAL,KAILASHCHANDRA LEKHRAM DIED THRO'HIS HEIRS,ABHADEVI KAILASHCHANDRA AGRAWAL,KRUTIKA KAILASHCHANDRA AGRAWAL,MINOR RUTIKA KAILASHCHANDRA,RAMESHCHANDRA SAGARMAL AGRAWAL,ANANDKUMAR BALRAMDAS,SHIVBHAGWAN DURGAPRASAD,AMBICA FLOOR MILLING CORP.	NOTICE SERVED BY DS,NOTICE UNSERVED,RULE SERVED,SERVED BY AFFIX. (R),DECEASED LITIGANT
14118	FA/3210/2004	05/03/2012	RAMESHBHAI BHANABHAI PATEL,	MR MB PARIKH	JAYABEN WD/O DECD.SHIVGAR SAMJUGAR,RAJUGAR SHIVGAR GOSAID,GAUTAMBHAI SHIVGAR GOSAID,SURAJBHAI SHIVGAR GOSAID,PARSHOTTAMBHAI JINABHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R)
14119	FA/3214/2004	06/04/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	UDAYAN VINODCHANDRA SHAH,DIPIKABEN RUPESHKUMAR DESAI,JAGRUTI SANJAYKUMAR SHAH,DINESHKUMAR SURAJMALJI MINA (DELETED AS PER COURT ORDER DT 09/10/12 IN CA 2163/12),BANSILAL PANNALAL SWALHI	DELETED,RULE SERVED,MR NM KAPADIA,MR VIBHUTI NANAVATI
14120	FA/3215/2004	06/04/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	UDAYAN VINODCHANDRA SHAH,DIPIKABEN RUPESHKUMAR DESAI,JAGRUTI SANJAYKUMAR SHAH,DINESHKUMAR SURAJMALJI MINA (DELETED AS PER COURT ORDER DT 09/10/12 IN CA 2163/12),BANSILAL PANNALAL SWALHI	DELETED,RULE SERVED,MR NM KAPADIA,MR VIBHUTI NANAVATI
14121	FA/3243/2004	07/02/2014	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	PATEL MUKESH RANCHHODBHAI,PATEL GANDABHAI JOITARAM	RULE NOT RECD BACK,MR HARSH M SURTI
14122	FA/3279/2004	09/02/2012	HABIBBHAI SIDIBHAI DAL DECD. THRO' HEIRS HAVABEN S DAL,HAVABEN SIDIBHAI DAL,HAROONBHAI SIDIBHAI DAL,RAJAKBHAI SIDIBHAI	MS YAMINI J DESAI	SALIM UMAR VIRANI,ASHRAFBHAI UMARBHAI VIRANI,NATIONAL INSURANCE CO. LTD.,ABDULBHAI MUSABHAI THEBA,NOORUDHIN GULAMHUSSAIN MACHHIWALA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR UTPAL M PANCHAL,MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14123	FA/3280/2004	23/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MIRABEN RAGHUNATH CHAMPAT,AVDOOT RAGHUNATH CHMAPAT,SEVANTI RAGHUNATH CHAMPAT MINOR THRO' MIRABEN RAGHUNATH,MUKESH PRANLAL KANKHARA (DELETED),NILESH PRABHULAL NANDA	RULE SERVED,MR NIRAV C THAKKAR
14124	FA/3282/2004	02/02/2012	NEW INDIA ASSURANCE CO LTD,	(MR HM BHAGAT),MR SUNIL B PARIKH	KIRITSINH DILIBHA SARVAIYA,KAHUBHA DHIRUBHA GOHIL,BHAGVANBHAI HARJIBHAI MAKWANA	,RULE SERVED,UNSERVED EXPIRED (R)
14125	FA/3283/2004	03/04/2012	VIMLABEN WD/O SATISHKUMAR SHARMA,BHARATKUMAR SATISHKUMAR SHARMA,JITENDRAKUMAR SATISHKUMAR SHARMA	MR HARDIK C RAWAL,MRS MH RAWAL	BADARJI GABHAJI THAKOR,BACHUBHAI CHIMANLAL PRAJAPATI,NATIONAL INSURANCE CO LTD.,KIRITKUMAR BALDEVDAS SUTHAR,SURESHKUMAR REVASHANKAR JOSHI,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR MEHUL SHARAD SHAH
14126	FA/3285/2004	05/11/2015	HIREN JIVANBHAI AUDICHAYA,	MR PREMAL S RACHH	NEW INDIA INSURANCE OC. LTD,VIJAY MAHADEV(DELETED),UNITED INDIA INSURANCE CO.,JASHBIRSINGH MANGALSINGH(DELETED)	DELETED,MR HEMANT S SHAH,MR PALAK H THAKKAR
14127	FA/3290/2004	23/03/2012	GSRTC,	MRS VASAVDATTA BHATT	AMRUTLAL VASHRAMBHAI,SHAILESHKUMAR BAPALAL SHAH,SANJAY DHIRAJLAL SHAH C/O SHAILESHKUMAR B. SHAH,DRIVER OF S.T. BUS,THE NEW INDIA INSURANCE CO. LTD.,PRANJIVAN KALIDAS THAKKAR	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH,MS AMRITA AJMERA
14128	FA/3291/2004	24/11/2015	MINABEN JAGDISH RANA,MINOR MITALBEN JAGDISH RANA,MINOR DIMPLEBEN JAGDISH RANA,MINOR PARAG JAGDISH RANA,MINOR MONTU JAGDISH RANA,URMILABEN SOMABHAI RANA	MR MTM HAKIM	CHANDUBHAI NARANBHAI TADVI,KEVAL CONSTRUCTION CO.PVT.LTD.,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MS LILU K BHAYA
14129	FA/3292/2004	09/03/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	SHANTABEN RAMANBHAI PATEL,MANUBHAI G PATEL,RANJITSINH MOHANSINH WAGHELA	RULE SERVED,MR DR DHIMAR
14130	FA/3293/2004	12/08/2008	SAKINA AMAD WD/O RAZAK IBRAHIM,	MR A R SHAIKH,MR MTM HAKIM	DAWOOD HUSEN BHADELA,OSMAN DAWOOD BHADELA	RULE SERVED,SERVED BY AFFIX. (R),MR SHAKEEL A QURESHI
14131	FA/3294/2004	16/03/2012	GHANSHUAMBHAI UDHARAM BACHANI,	MR BHARAT B SHAH,MR SUNIL K SHAH	GUJARAT RAJYA MARG VAHAN VAYAVHAR CORPORATION,	MR HS MUNSHAW
14132	FA/3299/2004	21/04/2009	VIDYAGAURI RAMSHANKAR JANI - THRO'POA. KAUSHIKPRASAD M JANI,SHIRISH RAMSHANKAR JANI -THRO'P.O.A. KAUSHIKPRASAD M JANI,NIRANJAN RAMSHANKAR JANI -THROP.O.A. KAUSHIKPRASAD M JANI	NANAVATY ADVOCATES,MR.SUBHASH G BAROT	NATIONAL AVIATION CO.INDIA LTD,AIR PORT AUTHORITY OF INDIA,UNION OF INDIA - THRO' SECRETARY TO THE GOVT.OF INDIA,DIRECTOR GENERAL OF CIVIL AVIATION AND TOURISM,USHA S SHAH,SHARMIKSTHABEN A BHALLA,URMILA N DAVE,NISHA N PANDYA,VINA AMIN,HEMA O SANIVAN	RULE NOT RECD BACK,RULE UNSERVED,MR SV RAJU,MR YN RAVANI,(MR GN SHAH),MS MINOO A SHAH
14133	FA/6/2005	19/01/2012	MANDAKINI W/O JAYESHBHAI HANSJIBHAI ROHIT,MINOR PRIYANKA JAYESHBHAI ROHIT,MINOR HITAL JAYESHBHAI ROHIT,MINOR NIRALI JAYESHBHAI ROHIT,CHANCHALBEN HANSJIBHAI ROHIT	MR MTM HAKIM	ARUNKUMAR KANTILAL GOHEL,NEW INDIA ASSURANCE CO.	RULE SERVED,MR VIBHUTI NANAVATI
14134	FA/7/2005	14/03/2012	NATIONAL INSURANCE CO LTD.,	MR MEHUL SHARAD SHAH	MAHENDRAKUMAR JAMSUBHAI GANVIT,HUSHENBHAI SANSUBHAI VIRANI,ALTAF AMIRBHAI NURANI	RULE SERVED

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14135	FA/14/2005	17/12/2015	ALKABEN KAMLESHKUMAR PATEL,MINOR BHARGAV KAMLESHKUMAR PATEL	MR ASHISH M DAGLI	PRAHLADBHAI KANJIBHAI PATEL,NARMADABEN PRAHLADBHAI PATEL,DILIPBHAI GELABHAI RATHOD,UNITED INIDA INSURANCE CO.,LAKHMAN ISAMILBHAI KALADIYA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA,MR MOUSAM R YAGNIK
14136	FA/19/2005	08/05/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SIDIKBHAI UKABHAI SOLANKI,SHAMJIBHAI SHIVABHAI CHAUHAN	MR JJ YAJNIK,MR PJ KANABAR
14137	FA/20/2005	08/05/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	LALJIBHAI SIDIKBHAI (MINOR) THRO' SIDIKBHAI UKABHAI,SHAMJIBHAI SHIVABHAI CHAUHAN	RULE SERVED,MR JJ YAJNIK
14138	FA/21/2005	18/04/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	PRAHLADBHAI KISHANBHAI CHAPRIBANDH,SUMITRABEN KISHANBHAI CHAPRIBANDH,,JANUBEN KISHANBHAI CHAPRIBANDH,KASUSHALYA KISHANBHAI CHAPRIBANDH,,PINKIBEN KISHANBHAI CHAPRIBANDH MINOR,SAIRABEN MOHANJI	MR.HIREN M MODI
14139	FA/22/2005	31/01/2013	AHMEDABAD MUICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	USHABEN KALIDAS SOLANKI,RAKESH KALIDAS SOLANKI,SARIKA KALIDAS SOLANKI,DEEPAK KALIDAS SOLANKI,MINOR DIPIKA KALIDAS SOLANKI,MANHARLAL NARANDAS SONI,GHANSHYAMBHAI DILIPSINH JHALA,S T CORPORATION	,MRS VASAVDATTA BHATT,MR BHARAT JANI
14140	FA/23/2005	31/01/2013	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	NATWARLAL KALYANDAS SADHU,MANJULABEN NATWARLAL SADHU,MANHARLAL NARANDAS SONI,GHANSHYAMBHAI DILIPSINH JHALA,S T CORPORATION	,MRS VASAVDATTA BHATT,MR BHARAT JANI
14141	FA/30/2005	25/07/2017	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MAIYABHAI BHIMABHAI GAMARA(DECD. THRO LEGAL HEIRS),SALIBEN MAIYABHAI GAMARA,MUNABHAI MAIYABHAI GAMARA,KURJIBHAI @ KURABHAI MAIYABHAI,BHAVUBEN MAIYABHAI GAMARA,BAGHUBEN @ LAKHIBEN MAIYABHAI GAMARA,GABHRUBHAI @ SANGABHAI MAIYABHAI,NIRUBEN @ SONALBEN MAIYABHAI GAMARA,BHIMABHAI KANABHAI GAMARA,GOKALBHAI KARSHANBHAI,NATIONAL INSURANCE CO.LTD.,HAMABHAI POPATBHAI GAMARA	,DELETED,RULE SERVED,MR DAKSHESH MEHTA,MR PANKAJ R DESAI
14142	FA/32/2005	17/02/2014	ORIENTAL INSURANCE CO LTD.,NATIONAL INSURANCE CO LTD.	MR KK NAIR	TARLIKABEN @ RASHMIKANT JAGDISHBHAI GANDHI,MINOR CHAITNYA J GANDHI,MINOR ARJUN J GANDHI,AMRUTLAL LAXMIDAS GANDHI,RAMESHBHAI DESAIBHAI RATHAWA (DRIVER),VISHNUBHAI GORDHANBHAI PATEL (OWNER),RAVINDRA NARAYAN MISTRY (DRIVER),SURESH RANGARAM (OWNER)	DS AFF.NOT FILED (N),DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR HARESH J TRIVEDI
14143	FA/37/2005	19/08/2014	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	MEENABEN HASMUKHBHAI AMIN,CHIRAGKUMAR HASMUKHBHAI AMIN,MEHULKUMAR HASMUKHBHAI AMIN,SHANTILAL NAVALDAS VASAVA,JAGDISHBHAI DEVJIBHAI PATEL	NOTICE SERVED,RULE SERVED BY DS,MR MTM HAKIM
14144	FA/38/2005	17/04/2012	BALDEVBHAI GIRDHARBHAI PATEL,	MR KR BRAHMBHATT	MONGHIBEN BIJALBHAI,LALABHAI RAMBHAI,INSURANCE CO.	,RULE SERVED,MR AMAR D MITHANI
14145	FA/39/2005	16/02/2012	NATHABHAI SOMABHAI GAMITI (FATHER OF DECD.),NATHIBEN NATHABHAI GAMITI (MOTHER OF DECD.)	MR HARSHIT S TOLIA	RAISIBHAI MULJIBHAI THAKOR,VISABHAI RUPABHAI RAJPUT,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA

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14146	FA/41/2005	09/08/2018	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	RASIKLAL DALPATRAM SHAH LEGAL HEIRS AND REPRESENTATIVES,INDUBEN RASIKLAL SHAH WIFE (DELETED),DILIPBHAI RASIKLAL SHAH,DR.JATIN RASIKLAL SHAH,SON,,RAJESHBHAI RASIKLAL SHAH,SON,LOKESH MARVADI (DELETED),RAKESHBHAI RAMANLAL RAVA	,REFUSED SERVED (N) (10),DELETED,RULE SERVED,REFUSED SERVED (R)(70),MR BHARAT B SHAH,MR NIRAV C SANGHAVI
14147	FA/42/2005	09/08/2018	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	JATINBHAI RASIKBHAI SHAH,LOKESH MARVADI (DELETED),RAKESHBHAI RAMANLAL RAVA	,RULE SERVED,(NISHIT SONI)
14148	FA/43/2005	09/08/2018	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	ILABEN JATINBHAI SHAH,LOKESH MARVADI (DELETED),RAKESHBHAI RAMANLAL RAVA	,RULE SERVED,MR BHARAT B SHAH
14149	FA/44/2005	09/08/2018	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	SARTH JATINBHAI SHAH (MINOR) THRO' JATINBHAI RASIKLAL SHAH,LOKESH MARVADI (DELETED),RAKESHBHAI RAMANLAL RAVA,KAJAL LEASE FINANCE PVT. LTD.	,DELETED,RULE SERVED,MR BHARAT B SHAH
14150	FA/47/2005	28/07/2009	BHAGUBHAI LAKHUBHAI DANGAR,KAMUBEN BHAGUBHAI DANGAR	MR DIVYESH SEJPAL	GUNABHAI CHIMANBHAI BRAHMAN,GHANSHYAMBHAI GOKALBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,(MR MAULIK J SHELAT)
14151	FA/48/2005	21/03/2012	SAMSADBANU MOHAMADYUSUFBHAI,MOHAMADSOYAB MOHAMADYUSUFBHAI MINOR THRO' MOTHER,MOHAMDTAHIR MOHAMADYUSUFBHAI MINOR THRO' MOTHER,MOHADRAMIZ MOHAMADYUSUFBHAI MINOR THRO' MOTHER,ABDULKADIR FATEHMOHAD,KAMRUNISHA ABDULKADIR	MS PAURAMI B. SHETH	ABDULHAMID KARIMBHAI QURESHI,NATIONAL INSURANCE CO.,DHANJIBHAI NARANBHAI VAGHADIA,BHARATBHAI RAMJIBHAI RAJPUT C/O DHANJIBHAI N VAGHADIA,NEW INDIA ASSURACE CO.	RULE SERVED,MS MEGHA JANI,MS LILU K BHAYA
14152	FA/49/2005	30/03/2012	NATIONAL INSURANCE CO LTD.,	MR MEHUL SHARAD SHAH	REKHABEN MAGANBHAI VANKAR,DHANJIBHAI MOHANBHAI,SAYRABEN KASAMBHAI VORA	RULE SERVED,MR AMIT N PATEL
14153	FA/50/2005	18/04/2012	KANAIYALAL MENAJI,RAJASTHAN STATE ROAD TRANSPORTCORPORATION	(MR BIPIN I MEHTA)	MAHBOOBALI ALIMIYA SAIYED,ALTAFHUSAIN MAHBOOBALI SAIYED,NOORJAHAN MAHBOODALI SAIYED,SAMIMBANU MAHBOODALI SAIYED,MAKSUDIBANU MAHBOOBALI SAIYED,SABANABANU MAHBOOBALI SIAYED,SAHIDHUSAIN MAHBOOBALI SAIYED,MUDDSAR MAHBOOBALI SAIYED,GUJARAT STATE ROAD TRANSPORT COPORATION	RULE SERVED,MR HS MUNSHAW
14154	FA/51/2005	18/04/2012	KANAIYALAL MENAJI,RAJASTHAN STATE ROAD TRANSPORTCORPORATION	(MR BIPIN I MEHTA)	RAISABEN W/O ASFAKHUSAIN MOHAMMAD SAIYED,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR HS MUNSHAW
14155	FA/52/2005	18/04/2012	KANAIYALAL MENAJI,RAJASTHAN STATE ROAD TRANSPORTCORPORATION	(MR BIPIN I MEHTA)	RAISABEN ASFAKHUSAIN MINOR MUSVARHUSAIN ASFAKHUAIN SAIYED,GUJARAT STATE ROAD TRASNPORT CORPORATION	RULE SERVED,MR HS MUNSHAW
14156	FA/56/2005	16/03/2012	HANSRAJ JIVRAM THACKER,INDUBEN HANSRAJ THACKER,HEENA HANSRAJ THACKER	MR MEHUL S SHAH,(MR SURESHM SHAH)	NARAN JESABHAI,GOVINDRAM THAJURDAS GYANCHAN,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR SHALIN N MEHTA
14157	FA/57/2005	14/02/2012	SETANSINH @ SHRAVANKUMAR JAGDISHBHAI ZALA,NARAYANSINH GULABSINH MEDATIYA,ORIENTAL INSURANCE CO LTD	(MR MAULIK J SHELAT)	AMICHANDBHAI JETHABHAI PATEL (DECD. THRO LEGAL HEIRS),PUNJIBEN WD/O AMICHANDBHAI PATEL,SURESHBHAI AMICHANDBHAI PATEL,JYOTSNABEN AMICHANDBHAI PATEL,DINESHBHAI AMICHANDBHAI PATEL	,MR SK PATEL,MR MANISH G PATEL
14158	FA/58/2005	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MR ADIL R MIRZA	RASILABEN DILIPBHAI PATEL,DAIYANKABEN DILIPBHAI PATEL (MINOR),MANISHBHAI DILIPBHAI PATEL(MINOR),GAJRIBEN GOVINDBHAI PATEL,DEVJIBHAI BHALABHAI MAKWANA (DELETED),VITHALBHAI SHIVABHAI RAMANI	,RULE NOT RECD BACK,MR AMIT N PATEL

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14159	FA/62/2005	17/12/2015	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	KAMLABEN WD/O BADARBHAI DALABHAI LANCHAN,SUMITRABEN D/O BADARBHAI LANCHAN & W/O BHARATBHAI,SURTABEN D/O BADARBHAI LANCHAN & W/O VIJAYBHAI GANSAV,KAILASHBEN D/O BADARBHAI LANCHAN,SURESHBHAI BADARBHAI LANCHAN,GOVIND BADARBHAI LANCHAN (MINOR),SARJAN BADARBHAI LANCHAN(MINORTHRO'KAMLABEN WD/O BADARBHAI,NATHIBEN (DECD. THRO HEIRS),KALUBHAI DALABHAI LANCHAN,PARSINGBHAI DALABHAI LANCHAN,HIRABHAI DALABHAI LANCHAN,RAMSING DALABHAI LANCHAN,SONSING THAKARSING HARIJAN (DELETED BEFORE TRIBUNAL),DHARAMVIR RAMDATT SAHEGAL,PRITRAYSINGH MUKHTARSINH (DELETED BEFORE TRIBUNAL)	,RULE SERVED,RULE UNSERVED,MR MP PRAJAPATI
14160	FA/63/2005	08/05/2013	AHMEDABAD MUNICIPAL CORP.,	MR RR MARSHALL	DAMYANTIBEN,WD/O RAMESHBHAI UKABHAI VAGHELA,GANGABEN UKABHAI VAGHELA,MANUBHAI UKABHAI VAGHELA,MANIBHAI UKABHAI VAGHELA,GIRVARSINH SAJJANSINH SOLANKI,GSRTC,ISHWARBHAI RAMANBHAI BHOI DRIVER NEED NOT TO BE SERVED	,RULE SERVED,MS MITA S PANCHAL,MR AV PRAJAPATI,MR KARTIK I SONI
14161	FA/64/2005	08/05/2013	AHMEDABAD MUNICIPAL CORPORATION,	MR RR MARSHALL	GIRVARSINH SAJJANSINH SOLANKI,ISHWARBHAI RAMANBHAI BHOI DRIVER NEED NOT TO BE SERVED,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED,MS MITA S PANCHAL
14162	FA/65/2005	03/04/2019	MANAGER,MAIL MOTOR SERVICE,	MR DEVANG VYAS	JYOTIBEN,WD/O YOGESHBHAI RAMNIKLAL DAVE,MEGHNABEN YOGESHBHAI DAVE (MINOR),HIMANSHU YOGESHBHAI DAVE (MINOR),RAMNIKLAL FULSHANKER DAVE (DELETED),SHARDABEN W/O RAMNIKLAL FULSHANKER DAVE,ADAMBHAI MOHMMADBHAI NAREJA,NEW INDIA INSURANCE CO LTD. (DELETED)	DELETED,RULE SERVED,MR BHAVESH B CHOKSHI
14163	FA/100/2005	14/03/2012	NEW INDIA ASS CO. LTD,	MR SANDIP C SHAH	DILIP DHANJI RAJGOR,MAMADALI SUMAR RUJA,MOHAMMEDALI SUMAR RAYMA,MAMAD JAKAB SUMRA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MR KK NAIR,MR KIRTIDEV R DAVE
14164	FA/101/2005	08/05/2013	GSRTC,	MRS VASAVDATTA BHATT	DAMYANTIBEN,WD/O RAMESHBHAI UKABHAI VAGHELA,GANGABEN UKABHAI VAGHELA (MOTHER OF DECD.),MANUBHAI UKABHAI VAGHELA (BROTHER OF DECD.),MANIBHAI UKABHAI VAGHELA (BROTHER OF DECD.),GIRIVARSINH SAJJANSINH SOLANKI,ISHWARBHAI RAMANBHAI BHOI,AHMEDABAD MUNICIPAL CORPORA- TION	DELETED,RULE SERVED,MR RR MARSHALL,MS MITA S PANCHAL,MR KARTIK I SONI
14165	FA/102/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MS MEGHA JANI	VASANTBA RAJENDRASINH RANA DECD.THR'HEIRS & LR.,RAJENDRASINH VAGHUBHA RANA,MAHASHWETABA RAJENDRASINH,ROHINIBA RAJENDRASINH,MINOR DEVRAJSINH RAJENDRASINH THRO'RAJENDRASINH V RANA,JASVINDERSING MANGLSING,ORIENTAL INSURANCE CO LTD.,ELICON FINLEASE & INDUSTRIES LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR DIVYESH SEJPAL
14166	FA/103/2005	19/04/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	PALABHAI BADHABHAI RABARI,SAKARA PALABHAI RABARI MINOR,MOHAN PALABHAI RABARI MINOR,HANSIBAI PALABHAI RABARI MINOR,SAJIBEN PALABHAI RABARI MINOR,SITABAI PALABHAI RABARI MINOR,NARENDRA LAHERCHAND SHAH	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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14167	FA/104/2005	09/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	VEENABEN NAROTTAMBHAI MAKWANA,TANVIBEN NAROTTAMBHAI MAKWANA (MINOR_),MINOR KAVINDRAKUMAR N MAKWANA,PALIBEN MANGABHAI MAKWANA,MANGABHAI LALUBHAI MAKWANA,ISHWARBHAI AMBALAL PATEL,ORIENTAL INSURANCE CO.	RULE SERVED,MS KARUNA V RAHEVAR
14168	FA/105/2005	04/09/2014	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	SANTOKBEN,WD/O PITAMBARBHAI ZAVERBHAI PRAJAPATI (DELETED),ASHOKKUMAR PITAMBARDAS PRAJAPATI,ZAVERBHAI JAGABHAI PRAJAPATI DELETED AS PER COURT ORDER,ZABUBEN ZAVERBHAI DELETED AS PER COURT ORDER,JAGDISH PITAMBARDAS PRAJAPATI,BHIKHABHAI AMARSINHBHAI PRAJAPATI	DELETED,RULE SERVED
14169	FA/108/2005	14/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	BAXIBEN RUTHUBHAI VASAVA (DECDTHRO LEGAL HEIRS),GUNVATIBEN WD/O BAXIBHAI VASAVA,RITESHBHAI RUTHABHAI,MANIBEN HEMRAJBHAI BAXIBHAI,HEMRAJBHAI BAXIBHAI THRO(MINORGUNVATIBEN WD/O BAXIBHAI,DAXABEN BAXIBHAI THRO'(MINOR) GUNVATIBEN WD/O BAXIBHAI,DEPUTY CONSERVATION OF FORESTS	,RULE SERVED,MR NIRAV C THAKKAR
14170	FA/122/2005	20/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	CHAUHAN SAKARBEN,CHAUHAN DIVYABEN,CHAUHAN KALUJI BALUJI,CHAUHAN MUKESH BABUJI,CHAUHAN KARAN BABUJI,HIRABHAI JIVABHAI	DELETED,RULE SERVED
14171	FA/123/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR SHIVABHAI KISHORBHAI (SINCE DEC'DTHRO'HEIRS & LRS),SUTHAR GANGABEN NARSIBHAI,SUTHAR ARVINDBHAI NARSINHBHAI,SUTHAR KANUBHAI NARSIBHAI,SUTHAR AMRUTBHAI NARSIBHAI,SUTHAR RAMESHBHAI NARSIBHAI,SUTHAR MANGUBHAI NARSIBHAI,MADHUBEN RAJESHBHAI PANCHAL D/ NARSIBHAI	,MR GM AMIN
14172	FA/124/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL MOHANBHAI SHANKARBHAI (SINCE DEC'DTHRO'HEIRS & LRS),PANCHAL DAHIBEN MOHANBHAI W/O MOHANBHAI SHANKARBHAI,PANCHAL YOGESHBHAI MOHANBHAI S/O MOHANBHAI SHANKARBHAI,PANCHAL LILABAHEN MANISHKUMAR D/O MOHANBHAI SHANKARBHAI,PANCHAL SABURBHAI SHANKARBHAI,PANCHAL KARNIBEN SHANKARBHAI (SINCE DEC'DTHRO'HEIRS &LRS),PANCHAL MOHANBHAI SHANKARBHAI (SINCE DEC'DTHRO'HEIRS & LRS),PANCHAL SABURBHAI SHANKARJI,PACHAL DAHIBEN MOHANBHAI W/O MOHANBHAI SHANKARBHAI,PANCHAL YOGESHBHAI MOHANBHAI S/O MOHANBHAI SHANKARBHAI,PANCHAL LILABAHEN MANISHKUMAR D/O MOHANBHAI SHANKARBHAI	,MR GM AMIN
14173	FA/125/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUKHIBEN RANCHHODBHAI SUTHAR (SINCE DEC'DTHOR'HEIRS & LRS),SUTHAR AMRUTBHAI NATHABHAI	,MR GM AMIN
14174	FA/126/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR SOMABHAI HEMABHAI (SINCE DEC'DTHRO'HEIRS & LRS),SUTHAR AMRUTBHAI SOMABHAI,SUTHAR SURYABEN BHOGILAL,SUTHAR GITABEN PRAVINCHANDRA,SUTHAR MANGALDAS PANCHAL,SUTHAR KAMLESH BHIKHABHAI (DECEASED),SUTHAR HARESHBHAI BHIKHABHAI,NELESHBHAI BHIKHABHAI,ANANDIBEN BHIKHABHAI,SUTHAR PARSHOTTAMBHAI HEMABHAI(SINCE DEC'DTHRO'HEIRS & LRS),SUTHAR MAHENDRABHAI PARSHOTTAMBHAI(DECEASED),SUTHAR NIRUBEN MAHENDRABHAI,SUTHAR PRADIPBHAI MAHENDRABHAI,SUTHAR JAYDIPBHAI MAHENDRABHAI,SUTHAR DALSUKHBHAI HEMABHAI	,MR GM AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14175	FA/127/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD BHATHIJI BHURAJI (DECD THRO LEGAL HEIRS),MARIVAD FULAJI BHATHIJI (SINCE DEC'DTHRO'HEIRS & LRS),MARIVAD KHUFRAJI BHATHIJI (SINCE DECD'THEO'HEIRS & LRS),MARIVAD AJMELJI FULAJI,MARIVAD DIVABEN CHUFRAJI,MARIVAD RAMAJI FULAJI,MARIVAD LALAJI CHUFRAJI,MARIVAD VALAJI FULAJI,MARIVAD PRATAPJI CHUFRAJI,MARIVAD BHEMAJI FULAJI,MARIVAD KALIBEN CHUFRAJI,MARIVAD KALUJI FULAJI,DAHIBEN FULAJI MARIVAD (DECEASED)	,MR GM AMIN
14176	FA/128/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD FULAJI BHATHIJI (SINCE DEC'THRO'HEIRS & LRS),MARIVAD AJMELJI FULAI,MARIVAD RAMAJI FULAJI,MARIVAD VALAJI FULAJI,MARIVAD BHEMAJI FULAJI,MARIVAD KALUJI FULAJI,DAHIBEN FULAJI MARIVAD (DECEASED),MARIVAD KHUFRAJI BHATHIJI (SINCE DEC'DTHRO'HEIRS & LRS),MARIVAD DIVABEN CHUFRAJI,MARIVAD LALAJI CHUFRAJI,MARIVAD PRATAPJI CHUFRAJI,MARIVAD KALIBEN CHUFRAJI,MARIVAD HATHIJI BHURAJI (SINCE DEC'DTHRO'HEIRS & LRS),MARIVAD KESHRAJI HATHIJI,MARIVAD RANCHHODJI HATHIJI,MARIVAD GALAJI HATHIJI,MARIVAD LAXMANJI VALAJI (SINCE DEC'DTHRO'HEIRS & LRS),MARIVAD RAMIBEN LAXMANJI,MARIVAD RAMANJI LAXMANJI,MARIVAD MALAJI LAXMANJI,MARIVAD JESAJI LAXMANJI,SOMIBEN PUJAJI DAMOR,SHANTABEN RAMAJI DAMOR,MARIVAD NANIBEN LAXMANJI (DECEASED),VALIBEN DHULAJI MARIVAD,PUNJAJI DHULAJI MARIVAD,AMRAJI DHULAJI MARIVAD	,MR GM AMIN
14177	FA/129/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD FULAJI BHATHIJI SINCE DECE. THROUGH HIS L/R,MARIVAD AJMEJI FULAJI,MARIVAD RAMAJI FULAJI,MARIVAD VALAJI FULAJI,MARIVAD BHEMAJI FULAJI,MARIVAD KALUJI FULAJI,DAHIBEN FULAJI MARIVAD (DECEASED),MARIVAD KHUFRAJI BHATHIJI (SINCE DEC'DTHRO'HEIRS & LRS),MARIVAD DIVABEN CHUFRAJI,MARIVAD LALAJI CHUFRAJI,MARIVAD PRATAPJI CHUFRAJI,MARIVAD KALIBEN CHUFRAJI,MARIVAD HATHIJI BHURAJI (SINCE DECD'THRO'HEIRS & LRS),MARIVAD KESHRAJI HATHIJI,MARIVAD RANCHHODJI HATHIJI,MARIVAD GALAJI HATHIJI,PUNJAJI DHULAJI MARIVAD,AMRAJI DHULAJI MARIVAD	,MR GM AMIN
14178	FA/130/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD HATHIJI BHURAJI SINCE DECE. THROUGH HIS L/R,KESHERAJI HATHIJI MARIVAD,RANCHODJI HATHIJI MARIVAD,GALAJI HATHIJI MARIVAD,PUNJAJI DHULAJI MARIVAD,AMRAJI DHULAJI MARIVAD	,MR GM AMIN
14179	FA/131/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD HATHIJI BHURAJI SINCE DECE.THROUGH HIS L/R,KESHERJI HATHIJI MARIVAD,RANCHOJI HATHIJI MARIVAD,GALAJI HATHIJI MARIVAD,MARIVAD LAXMANJI VALAJI SINCE DEC. THOUGH HIS L/R,MARIVAD RAMIBEN LAXMANJI,MARIVAD RAMANJI LAXMANJI,MARIVAD MALAJI LAXMANJI,MARIVAD JESAJI LAXMANJI,SOMIBEN LAXMANJI MARIVAD,SHANTABEN LAXMANJI MARIVAD,NANIBEN LAXMANJI MARIVAD (EXPIRED)	,MR GM AMIN

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14180	FA/132/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PAGI MANAJI NANAJI SINCE DECE.THROUGH HIS L/R,JAVARBEN MANAJI PAGI,SOMAJI MANAJI PAGI,PAGI MOTIJI NANAJI SINCE DECE.THROUGH HIS L/R,PAGI MANURJI MOTIJI,PAGI VALAMJI NANAJI,PAGI NAVAJI NANAJI SINCE DEC. THROUGH HIS L/R,NATHIBEN NAVJI PAGI,KANKUBEN NAVAJI PAGI,SANKDIBEN NAVAJI PAGI,BINABEN NAVAJI PAGI	,MR GM AMIN
14181	FA/133/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAL PUNJAJI LALAJI,TARAL MANAJI LALAJI,TARAL BHEMAJI LALAJI,TARAL HEMAJI LALAJI,TARAL RAMAJI LALAJI,TARAL JIVAJI LALAJI	MR GM AMIN
14182	FA/134/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARIA MASURJI DHULAJI,BARIA SHIVAJI DHULAJI	MR GM AMIN
14183	FA/135/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIVAD KALUJI BHAGAJI (SINCE DEC'DTHRO'HEIRS & LRS),MARIVAD RAMAJI KALUJI,MARIVAD RAMAJI KALUJI	,MR GM AMIN
14184	FA/136/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAL PUNJAJI LALAJI (SINCE DEC'DTHRO'HEIRS & LRS),JADIBEN PUNJAJI TARAR,SURMAJI PUNJAJI TARAR	,MR GM AMIN
14185	FA/137/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR DHANABHAI LALABHAI SINCE DECE. THROUGH HIS L/R,DHANIBEN DHANABHAI VANKAR,MANGANBHAI DHANABHAI VANKAR,KHEMABHAI DHANABHAI VANKAR,MULABHAI DHANABHAI VANKAR,SAVITABEN HIRABHAI VANKAR	,MR GM AMIN
14186	FA/138/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI MANABHAI KALABHAI,BHAMBHI KANABHAI KALABHAI,BHAMBHI HIRABHAI KALABHAI SINCE DECE. THROUGH HIS L/R,PANIBEN HIRABHAI CHAMAR (BHAMBHI),MANHARBHAI HIRABHAI CHAMAR (BHAMBHI,LILABNE HIRABHAI DHALABHAI HIRABHAI CHAMAR (BHAMBHI),SANGITABEN VALBHAI HIRABHAI CHAMAR (BHAMBHI)	,MR GM AMIN
14187	FA/139/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI KOYABHAI LAVAR (DECD. THRO LEGAL HERIS),DAHYABHAI PARSHOTTAMBHAI LAVAR,PARBHABHAI KOHYABHAI LAVAR SINCE DECD. THRO' HIS HEIRS,PANCHAL(LAVAR) DALSUKHBHAI PARBHABHAI	,MR GM AMIN
14188	FA/140/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHATUBHAI KOHYABHAI (DECD. THRO LEGAL HEIRS),BHAMBHI DANABHAI KHATUBHAI (SINCE DEC'DTHRO'HIERS & LRS),BHAMBHI VALABHAI KHATUBHAI,CHAMAR MANIBEN DHANABHAI,CHAMAR BHARATBHAI DHANABHAI,CHAMAR GANGABEN DHANABHAI,CHAMAR GITABEN DHANABHAI	,MR GM AMIN
14189	FA/141/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI GOBSRBHAI DHULABHAI (SINCE DEC'DTHOR'HEIRS & LRS),SHANTABEN GOBARBHAI CHAMAR,AMRUTBHAI GOBARBHAI CHAMAR,KAMLABEN BABUBHAI CHAMAR,REVABEN KANABHAI CHAMAR,MADHIBEN BALABHAI CHAMAR,PREMILABEN RAMANBHAI CHAMAR,SANGITABEN RAMESHBHAI CHAMAR	,MR GM AMIN
14190	FA/142/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHAMBHI MAVABHAI CHAMAR SINCEDECE. THROUGH HIS L/R,MULABHAI DHANABHAI CHAMAR,KALUBHAI DHANABHAI CHAMAR,DIVABEN BALABHAI CHAMAR,SHARDABEN DHANABHAI CHAMAR,MADHIBEN BHIKHABHAI CHAMAR,RAMILABEN LEBABHAI NATHABHAI CHAMAR	,MR GM AMIN
14191	FA/143/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR MANGABHAI VIRABHAI,VANKAR LEBABHAI VIRABHAI,VANKAR DAHYABHAI VIRABHAI,VANKAR RAMABHAI VIRABHAI,PAGI MANAJI MOTIJI,PAGI RAMAJI MOTIJI	MR GM AMIN

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14192	FA/144/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL KODARBHAI PUNJABHAI,PANCHAL MANILAL PUNJABHAI,PANCHAL NATUBHAI HIRABHAI SINCE DECD. THRO HIS HEIRS,PANCHAL VANRAJ NATVARBHAI,PANCHAL MAHESH NATVARBHAI,PANCHAL MINABEN NATVARBHAI,PANCHAL GITABEN NATVARBHAI	,MR GM AMIN
14193	FA/145/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI KHATUBHAI PANCHAL (SUTHAR)DIED THRO' HIS HEIRS,ROHIBEN MATHURBHAI PANCHAL (SUTHAR),SHAILESH MATHURBHAI PANCHAL (SUTHAR),SUTHAR KODARBHAI KHATUBHAI	,MR GM AMIN
14194	FA/146/2005	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR SHIVABHAI KISHORBHAI SINCE DECD. THRO'HIS HEIRS,GANGABEN NARSIBHAI SUTHAR (PANCHAL),ARVIND NARSIBHAI SUTHAR (PANCHAL),KANUBHAI NARSIBHAI SUTHAR (PANCHAL),AMRUTBHAI NARSIBHAI SUTHAR (PANCHAL),RAMESHBHAI NARSIBHAI SUTHAR (PANCHAL),MANGUBHAI NARSIBHAI SUTHAR (PANCHAL),MADHUBEN RAJESHBHAI PANCHAL,SUTHAR NARSINHBHAI KISHORBHAI SINCE DECD. THRO' HIS HEIRS,GANGABEN NARSIBHAI SUTHAR (PANCHAL),ARVIND NARSIBHAI SUTHAR (PANCHAL),KANUBHAI NARSIBHAI SUTHAR (PANCHAL),AMRUTBHAI NARSIBHAI SUTHAR (PANCHAL),RAMESHBHAI NARSIBHAI SUTHAR (PANCHAL),MANGUBHAI NARSIBHAI SUTHAR (PANCHAL),MADHUBEN RAJESHBHAI PANCHAL	,MR GM AMIN
14195	FA/147/2005	09/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PANNU SUMAR CHHATHIYA (F/O ABDUL @ FAKIRMAMMAD PANNU,HALIMBAI PANNU CHHATHIYA (M/O ABDUL @ FAKIRMAMMAD PANNU,AMINABAI ABDUL @ FAKIRMAMMAD CHATHIYA (WD/O ABDUL),SIKANDAR ABDUL @ FAKIRMAMMAD CHATHIYA (MINOR SON),IRPHAN ABDUL @ FAKIRMAMMAD PANNU CHHATHIYA,MUMTAZ ABDUL @ FAKIRMAMMAD CHHATHIYA (MINOR D/O ABDUL),GUJARAT S.T.,SWAMINARAYAN VIJAY CARRY TRANSPORT PVT.LTD.,NEW INDIA ASSURANCE CO LTD.	MR GM AMIN,MR SANDIP C SHAH,MR KIRTIDEV R DAVE,MR.HIREN M MODI
14196	FA/148/2005	22/03/2016	BARAIYA VALJIBHAI MOHANBHAI,BARAIYA SAVITABEN VALJIBHAI,BARAIYA LATABEN ANILBHAI	MR SUNIL B PARIKH	NATHABHAI MERAMANBHAI MER,KARNABHAI SUKABHAI DECD.THROUGH THE LRS,BUDHIBEN KARNABHAI ODEDARA,ORIENTAL INSURANCE CO LTD.,HASMUKHLAL NARSIBHAI VIRAMGAMA,JASMATBHAI BHAVANBHAI BHASDADIA	,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI
14197	FA/149/2005	26/08/2014	NEW INDIA ASS.CO.LTD.,	MR SANDIP C SHAH	MOHANBHAI GALABHAI MAKWANA DECD.THR'HEIRS,KANKUBEN MOHANBHAI MAKWANA,SHIVABHAI MOHANBHAI MAKWANA,RATHOD NAGARBHAI LAKHABHAI,RATHOD LAKHABHAI BHIMABHAI	,RULE SERVED,MR AB GATESHANIYA
14198	FA/152/2005	19/01/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	RAMESHBHAI PAULBHAI MAKWANA (DECD. THRO LEGAL HEIRS),NIRMALABEN RAMESHBHAI MAKWANA,MAYANKKUMAR RAMESHBHAI MAKWANA (MINOR),PAULBHAI TISABHAI MAKWANA,KASHIBEN PAULBHAI MAKWANA,MANAN RAMESHBHAI MAKWANA (MINOR)	,MR KIRIT J MACWAN
14199	FA/153/2005	14/02/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	KANUBHAI NATVARLAL JANI,ANITABEN KANUBHAI JANI,ABDUL SATTARBHAI MAHMADBHAI VORA	RULE SERVED,MR NIRAV C THAKKAR
14200	FA/154/2005	14/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	JAKHUBEN W/O.JIVA KHUMAN MATA M/O. DECD.GOPAL JIVA MATA,JIVA KHUMAN MATA FATHER OF DECD. GOPAL JIVA MATA,RANA DEVA AYER,MATA RANA DEVA	RULE SERVED,(MR SANDEEP N BHATT)

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14201	FA/157/2005	10/07/2015	VSANTRAO SAKHARAM MOHITE SINCE DECD.,MALTIBAI VASANTRAO MOHITE,SANGITA VASANTRAO MOHITE,GITA VASANTRAO MOHITE,GITA VASNATRAO MOHITE,SHILENDRA VASANTRAO MOHITE	MR DN PANDYA	JAGDISHPRASAD NANDKISHOR BRAHMAN,BHANWARLAL BANSILAL MALI C/O MADHAVLAL BHAVARLAL MALI,ORIENTAL INSURANCE CO. LTD,CHIMANBHAI PRABHATBHAI NAYAR,VIJAYKUMAR RANCHHODBHAI BHATT,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,RULE UNSERVED,MR R G DWIVEDI
14202	FA/158/2005	10/07/2015	VINODCHANDRA HIMMATLAL SHROF SINCE DECD,SHRIMATI SOHINI VINODCHANDRA SHROF	MR DN PANDYA	JAGDISHPRASAD NANDKISHOR BRAHMAN,BHANWARLAL BANSILAL MALI C/O MADHAVLAL BHAVARLAL MALI,ORIENTAL INSURANCE CO. LTD,CHIMANBHAI PRABHATBHAI NAYAR,VIJAYKUMAR RANCHHODBHAI BHATT,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,MR R G DWIVEDI
14203	FA/159/2005	10/07/2015	ARVINDBHAI VINAYAKRAO MALTHANKAR SINCE DECD.,KUMUDBEN ARVINDBHAI MALTHANKAR	MR DN PANDYA	JAGDISHPRASAD NANDKISHOR BRAHMAN,BHANWARLAL BANSILAL MALI C/O MADHAVLAL BHAVARLAL MALI,ORIENTAL INSURANCE CO. LTD,CHIMANBHAI PRABHATBHAI NAYAR,VIJAYKUMAR RANCHHODBHAI BHATT,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,RULE UNSERVED,MR R G DWIVEDI
14204	FA/160/2005	09/06/2015	NATIONAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	KHODABHAI DEVJIBHAI DECD. THR'HEIRS,JASHUBEN KHODABHAI,UKABHAI KHODABHAI,DAHYABHAI KHODABHAI,RAJABHAI KHODABHAI,MONGHIBEN DEVJIBHAI,DEVJIBHAI PUNJABHAI,GSRTC,SUJITKUMAR BHIKHALAL SANGHVI	,RULE SERVED,MR HARDIK C RAWAL,MR DIVYESH SEJPAL
14205	FA/162/2005	14/06/2012	UNITED INDIA INSURANCE CO LTD.,	(MR HASMUKH THAKKER)	NATHALAL GORDHANDAS VAJA DECDTHR'HEIRS & LR.,KANTABEN NATHALAL VAJA,JASHMIN NATHALAL VAJA,DIPAKKUMAR NATHALAL VAJA,HITESHKUMAR NATHALAL,AJIZ ABDUL SUMRA,ABDUL HUSAINBHAI SUMRA	,DELETED,RULE SERVED
14206	FA/163/2005	26/03/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	MOHANBHAI SHANKARBHAI VAGHELA,KIRITKUMAR GAJENDRAKUMAR JOSHI,AKILMOHAMMAD ABDULKARIM VOHRA,ST CORPORATION,MOHAMAD HANIF HUSAINDULLI	RULE SERVED,RULE UNSERVED,MR HS MUNSHAW,MR HM PARIKH
14207	FA/164/2005	26/03/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	KUSUMBEN KOHANBHAI VAGHELA,KIRITKUMAR GAJENDRAKUMAR JOSHI,AKILMOHAMMAD ABDULKARIM VOHRA,ST CORPORATION,MOHAMAD HANIF HUSAINDULLI	RULE SERVED,RULE UNSERVED,MR HS MUNSHAW,MR HM PARIKH
14208	FA/165/2005	25/03/2015	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	SAJAYKUMAR MANILAL PATEL(DECD.THRO LEGAL HEIRS),MANILAL CHHAGANBHAI PATEL,SHARDABEN MANILAL PATEL,MADHUKARBHAI GANGARAM SARYODAYA,MOHMED ABDUL GAFAR,BHUPATBHAI KHODABHAI SANGHETIYA,UNITED INDIA INS.CO.LTD.	,DELETED,RULE SERVED,MR PS PATEL
14209	FA/166/2005	29/11/2010	HIRABHAI LAXMANBHAI VAAJA,R.K.ICE & COLD STORAGE	(MR HM PRACHCHHAK),MR.HIREN M MODI	HEIRS OF DECD.BHAVNABEN VASHRAMBHAI DALKI,VASHRAMBHAI SAKARBHAI DALKI,KAMLABEN VASHRAMBHAI DALKI,NEW INDIA ASSURANCE COMPANY	,NOTICE SERVED,MS MEGHA JANI
14210	FA/167/2005	29/11/2010	HIRABHAI LAXMANBHAI VAAJA,R K ICE AND COLD STORAGE THRO' RATILAL NARSINHBHAI	(MR HM PRACHCHHAK),MR.HIREN M MODI	LEGAL REPR. AND HEIRS OF DECD.GAURIBHAI CHUNILAL ANJAN,CHUNILAL HARJIBHAI AANJAN,GANGABEN CHUNILAL AANJAN,NEW INDIA ASSURANCE COMPANY	,NOTICE SERVED,MS MEGHA JANI
14211	FA/168/2005	08/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL KASHIRAM MOHANBHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14212	FA/169/2005	08/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL LAXMANBHAI JEEVRAMBHAI,SPECAIL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14213	FA/172/2005	16/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	JALIBEN AMRUTBHAI PATEL,SANDIP AMRUTBHAI PATEL,KAUSHIKABEN AMRUTBHAI THRO' JALIBEN AMRUTLAL PATEL,KHUSHALBHAI DUTABHAI PATEL,MATHUBEN KHUSHALBHAI PATEL,RAMESHBHAI LAKSHAMANBHAI DHODIYA PATEL,RASIKLAL SOMABHAI PATEL	DELETED,RULE SERVED,MR MRUGEN K PUROHIT
14214	FA/173/2005	16/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KHUSHALBHAI DITABHAI PATEL,NIRUBEN KHUSHALBHAI PATEL,RAMESHBHAI LAKSHAMANBHAI DHODIYA PATEL,RASIKLAL SOMABHAI PATEL	,DELETED,RULE SERVED
14215	FA/174/2005	16/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHANTIBEN KARSANBHAI PATEL,RAMESHBHAI LAKSHAMNBHAI DHODIYA PATEL,RASIKLAL SOMABHAI PATEL	DELETED,RULE SERVED,MR MRUGEN K PUROHIT
14216	FA/175/2005	23/02/2012	UNITED INDIA INSURANCE CO. LTD,	MS AMEE YAJNIK	SAJANBHAI PUNJABHAI PARMAR,DHANJIBEN SAJANBHAI PARMAR,MINABEN PRAFULBHAI PARMAR,MINOR KAMLESH PRAFULBHAI PARMAR,NILESH @ GOGAN MOHANBHAI DHAMI PATEL,MOHANBHAI CHHAGANBHAI DHAMI PATEL	RULE SERVED,MR. D. P. KINARIWALA
14217	FA/177/2005	20/03/2012	KANUBHAI KARSHANBHAI PRAJAPATI,	MR YN RAVANI	PALASAR DUDH UTPADAK SAHAKARI MANDLI LTD.,UNITED INDIA INSURANCE CO LTD.	RULE SERVED
14218	FA/178/2005	25/08/2014	VINJABEN RAKHYABHAI DANGAR,PRABHABEN BABUBHAI DANGAR,BHARTIBEN BABUBHAI DANGAR,ANAND BABUBHAI DANGAR,SHEETAL BABUBHAI DANGAR,NARANBHAI @ BHIKHABHAI RAKHYABHAI DANGAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAMJI JINA PATEL,RAMZANALI LADHUBHAI KHOJA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
14219	FA/179/2005	30/03/2012	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	GULABBIBI WD/O RAHIMKHAN RAYATKHAN,BILKISHBANU D/O RAHIMKHAN,NASIMBANU D/O RAHIMKHAN,CHANDRAKANT BABULAL PANCHAL,PRAHLADBHAI TULSIBHAI PRAJAPATI,NEW INDIA INSURANCE CO LTD,POLADI MEHBOOBKHAN AHMEDKHAN,MUZAFFARBHAI FAKIRMOHMMAD SHEIKH,PRAKASHCHANDRA SHANTILAL SHAH	NOTICE SERVED,RULE SERVED,MS MEGHA JANI,MR R.K.MANSURI
14220	FA/180/2005	09/03/2012	BHIKHUBHAI VALJIBHAI RATHOD HEIR OF DECD.VALJIBHAI RATHOD,	MR A R SHAIKH	ASHOK BHANJI PARMAR,DINESHBHAI PREMJIBHAI PARMAR,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MS AMEE YAJNIK,MS AVANI S MEHTA
14221	FA/181/2005	04/01/2016	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	VANDANBEN @ VANDITABEN P VYAS,MINOR PARTH VYAS,MINOR DHARMIN VYAS,NARENDRABHAI GANPATISHANKAR VYAS,PADMABEN N VYAS,AMRATBHAI JIVANBHAI NAIKA,CHIMANBHAI THAKORBHAI MISTRY,MAGANBHAI SUKHABHIA PATEL,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR VASANTS SHAH,MS SONAL D VYAS,MR HM JADEJA
14222	FA/182/2005	12/04/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	DILIPBHAI VITHALBHAI DECD. THR'HEIRS,VITHALBHAI HARJIBHAI,KAMUBEN VITHALBHAI,BHARATSINH A PARMAR,HARUNBHAI NOORMAHMEDBHAI	RULE NOT RECD BACK,RULE SERVED,MR MANAV A MEHTA
14223	FA/183/2005	14/02/2012	NATIONAL INSURANCE CO LTD.,	MR SUNIL B PARIKH	SHAILESHBHAI GANPATBHAI @ HAKABHAI DECD.THR'HEIRS,GAPATHBHAI @ HAKABHAI MOHANBHAI,RANJANBEN GANPATBHAI,THOBHANBHAI KARSANBHAI	,MR DIVYESH SEJPAL,MR KIRTIDEV R DAVE
14224	FA/184/2005	14/02/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	RAGHUBHAI NATHABHAI VAGHELA,SUMAR KASAM KUMBHAR,JOINT DIRECTOR (MECHANICAL)	RULE SERVED,MR KIRTIDEV R DAVE
14225	FA/188/2005	21/04/2011	KAKABA KALABUDH CHARITABLE TRUST,INDRAVADANBHAI MODI, ADMN. KAKABA KALABUDH CHAARITABEL	MR GM AMIN	CHHAGANBHAI VANMALI,CHHAGANBHAI VANMALI,SPECIAL LAQ OFFICER AND DY. COLLECTOR, BHARUCH,STATE OF GUJARAT	GOVERNMENT PLEADER,MR AR MAJMUDAR,MR NK MAJMUDAR
14226	FA/189/2005	23/07/2015	UNION OF INDIA,	MR RAVI KARNAVAT	RAVEECHEE & CO.,	MR MP SHAH,MS. KRUTI M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14227	FA/192/2005	07/05/2012	UNITED INDIA INSURANCE CO LTD.,	MS MEGHA JANI	LIMBABHAI JADAVBHAI,INDRAVADAN CHANDULAL BRAHMIN	RULE SERVED,RULE UNSERVED
14228	FA/194/2005	23/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	MONALIKA NANDLAL,SMITA NANDLAL,RITABEN NANDLAL,KANTABEN NANDLAL PATEL,NANDLAL PUNJABHAI PATEL,SHAKARAJI PUNJAJI THAKORE (DELETED),RAMSEVAK ISURI PASI,BALAJI APUJI VANJARA	RULE NOT RECD BACK,SERVED BY AFFIX. (R),RULE UNSERVED,MR BHARAT JANI
14229	FA/199/2005	02/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR NAGESH C SOOD	SHANTABEN W/O VAHJIBHAI NATHU-BHAI,HEMABEN WD/O NATHUBHAI DESAI,MAGANBHAI NATHUBHAI DESAI,CHELABHAI NATHUBHAI DESAI,KARSANBHAI D PATEL,LAXMANBHAI JODHAJI PATEL	DELETED,MR MAHENDRA U VORA,MS SANDHYA D NATANI
14230	FA/200/2005	09/12/2010	THE PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI PRATAPBHAI FULJIBHAIDECD THRO' HIS HEIRS,RAMSINHBHAI PRATAPBHAI CHAUDHARI,CHAUDHARI GAMANBHAI FULJIBHAI,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
14231	FA/201/2005	09/12/2010	PROJECT MANAGER,	MR RR MARSHALL	CHAUDHARI SHANKARBHAI VALJIBHAI DECD. THRO' HIS HEIR,HATIBEN WD/O SHANKARBHAI VELJIBHAI,GOVINDBHAI SHANKARBHAI CHAUDHARI,NANJIBHAI SHANKARBHAI CHAUDHARI,DILIPBHAI SHANKARBHAI CHAUDHARI,SPECAIL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
14232	FA/202/2005	26/03/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	ALOKBHAI MAGANBHAI (DECD. THROLEGAL HEIRS),KUNDANBEN ASHOKBHAI,KIRANBEN ASHOKBHAI,RAHUL ASHOKBHAI,NILAM ASHOKBHAI,MANJULABEN MAGANBHAI,GUJARAT STATE ROAD TRANSOPORT CORPORAITON,MAVJIBHAI NARSHIBHAI VAISHNAV	RULE SERVED,RULE UNSERVED,MRS VASAVDATTA BHATT,MR MANAV A MEHTA
14233	FA/206/2005	15/02/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	IBRAHIM ADAM DELAWALA,AAYESHA IBRAHIM DELAWALA,ALTAFHUSSEN IBRAHIM ADAM DELAWALA,VASAVA RAMESH NAHARSINH,ABRAR AHMED SADRUDDIN BALA	RULE SERVED,MR KASHYAP R JOSHI
14234	FA/208/2005	29/02/2012	BHARTIBEN GAUTAMBHAI PATEL,	MR HARESH J TRIVEDI	CHHATRASINH CHOTABHAI BARIA,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR HEMANT S SHAH
14235	FA/209/2005	09/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VASANTBHAI JERAMBHAI PARMAR,BHARTIBEN VASANTBHAI PARMAR,JADEJA JAYENDRASINGH MOHANSING,YOGESH JAYSUKHLAL SHAH	RULE SERVED,MR KIRTIDEV R DAVE
14236	FA/210/2005	26/03/2012	BIMALSHARAN RADHASHARAN THAKKER,	MR MTM HAKIM	GEMARBHAI MULJIBHAI PATEL,OWNER OF THE SCOOTER,INSURANCE CO. OF THE SCOOTER,VIVEKANAND SANTOSH SHARAN THAKKER,DEEPAKKUMAR VINOD THAKKER,NEW INDIA ASSURANCE CO. LTD	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
14237	FA/211/2005	11/11/2016	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KANTABEN KESHUBHAI,ATUL MANUBHAI TANNA,J.M.TANNA,RAMESH MANJI,AMRUTBHAI DUDABHAI SONDARVA,NATIONAL INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MS SEJAL K MANDAVIA,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14238	FA/212/2005	11/11/2016	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	KESHUBHIA JIVABHAI (DECD. THRO LEGAL HEIRS),KANTABAEN KESHU,RAJESH KESHU,MUKESH KESHU MINOR THRO' KANTABEN KESHU,RAKESH KESHU MINOR THRO' KANTABEN KESHU,JIVA KAMA,JIVIBEN JIVA,ATUL MANUBHAI TANNA,J M TANNA,RAMESH MANJI,AMRUTBHAI DUDABHAI SONDARVA,NATIONAL INSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MS SEJAL K MANDAVIA,MR DAKSHESH MEHTA
14239	FA/213/2005	11/11/2016	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DHANJI BAGHABHAI CHORWADA (DECD. THRO LEGAL HEIRS),MANJUBEN DHANJIBHAI,NARENDRA DHANJIBHAI,BAGHABHAI BHAYABHAI,NAGALBEN BAGHABHAI,ATUL MANUBHAI TANNA,J M TANNA,RAMESH MANJI,AMRUTBHAI DUDABHAI SONDARVA,NATIONAL INSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R),MS SEJAL K MANDAVIA,MR DAKSHESH MEHTA
14240	FA/214/2005	11/11/2016	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	RAMESH MANJI,ATUL MANUBHAI TANNA,J M TANNA,AMRUTBHAI DUDABHAI SONDARVA	RULE SERVED,SERVED BY AFFIX. (R),MS SEJAL K MANDAVIA
14241	FA/216/2005	13/04/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	KISHORSINH GAMBHIRSINH DECD.THR'HEIRS,VASANTBA GAMBHIRSINH (DECD. HER HEIRS),JAYSHRIBA KISHORSINH,MINOR GAYATRI KISHORSINH,MINOR VAISHALI KISHORSINH,MINOR AJAYSINH KISHORSINH,VIKRAMSINH GAMBHIRSINH,REKHABA GAMBHIRSINH,RAZIABEN HANIFBHAI SUMRA,HARUNBHAI SUMARBHAI	,RULE SERVED,MR RAXIT J DHOLAKIA
14242	FA/219/2005	25/06/2008	HIRABEN GOVINDBHAI PATEL,	MR AV PRAJAPATI	SURENDRASINH DILIPSINH RAUOL,NATIONAL INSURANCE CO LTD.,SOMILBHAI KALIDAS PATEL,BHARATBHAI JIVABHAI PATEL	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
14243	FA/220/2005	23/04/2012	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	MAGANBHAI RUDABHAI CHAUHAN,KARSANBHAI MAGANBHAI CHAUHAN,RAMJIBHAI MAGANBHAI CHAUHAN,FRONTLINE TRANSPORT LTD.	MR MA PAREKH,MS RITU S MURARKA
14244	FA/224/2005	19/11/2014	KALPANABA MAHAVIRSINH SOLANKI,DHRUPADSINH MAHAVIRSINH SOLANKI,VAJESINH RAMSINH SOLANKI	MS RV ACHARYA	PROP.OF B.KUMAR & CO.,NEW INDIA INSURANCE CO.LTD.	RULE UNSERVED,MR VIBHUTI NANAVATI
14245	FA/225/2005	18/03/2016	CHHAGANBHAI VELJIBHAI DECD. THR'HEIRS,GOMTIBEN CHHAGANBHAI MADHAVI,RAMESH CHHAGANBHI MADHAVI, MINOR THRO'GOMTIBEN C MADHAVI	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHARATIBEN HARIBHAI RAJADE,UNITED INDIA INSURANCE CO LTD.,SANJAY AKARAM GAYAKWAD,KRISHNA GUDU MANE,NEW INDIA ASSURANCE CO LTD.	DELETED,SERVED BY RPAD (R),RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PALAK H THAKKAR
14246	FA/226/2005	24/11/2015	PARBAT LAKHABHAI MER (KHUTI),	(MR HM PRACHCHHAK),MR.HIREN M MODI	BHARATBHAI KANTILAL JOSHI,RAKESH JAYANTILAL CHAUHAN,NEW INDIA INSURANCE CO.LTD.	RULE SERVED BY DS,MR SUNIL B PARIKH
14247	FA/237/2005	05/08/2008	MANISHA MUKESHBHAI SHAH,KARAN MUKESHBHAI SHAH,JAYANTILAL CHHAGAN SHAH,HANSABEN JAYANTILAL SHAH	MR YN RAVANI	UNION OF INDIA,	MR RAMNANDAN SINGH
14248	FA/244/2005	23/12/2014	RUKHADBHAI KAMABHAI,RANGIBEN RUKHADBHAI,GOVINDBHAI RUKHADBHAI,BHURIBEN GOVINDBHAI,KHEMABHAI RUKHADBHAI,SOMIBEN KHEMABHAI,DEVENDRASINH CHHATRASINH VAGHELA	MR KV SHELAT,MR SUNIL S JOSHI	MANORAMYA RESORTS & HOTEL PRIVATE LIMITED,BHOLABHAI VALAJIBHAI PATEL	(MR DIVYESH A JOSHI),MR VISHAL K SEVAK,MR RUSHABH R SHAH

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14249	FA/250/2005	11/12/2008	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	NARPATLAL NAGARDAS SHAH,	MR PANKAJ A KAPADIA,MR VC JADAWALA
14250	FA/251/2005	17/06/2013	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SINHAL BROTHERS,	MR GAURANG K PATEL
14251	FA/257/2005	07/12/2010	SPECIAL LAQ OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PATEL VITHTHALBHAI HARGOVANDAS,	MR MD VAKIL
14252	FA/258/2005	07/12/2010	SPECIAL LAQ OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PATEL HARGOVANBHAI CHATURBHAI,PATEL MANILAL CHATURDAS	RULE NOT RECD BACK,MR MD VAKIL
14253	FA/259/2005	07/12/2010	SPECIAL LAQ OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PATEL RAMANLAL PARSOTTAMDAS,	MR MD VAKIL
14254	FA/260/2005	07/12/2010	SPECIAL LAQ OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PATEL MOHANBHAI BECHARBHAI,	MR MD VAKIL
14255	FA/261/2005	07/12/2010	SPECIAL LAQ OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PATEL DAHYABHAI MAFATLAL,	MR MD VAKIL
14256	FA/262/2005	07/12/2010	SPECIAL LAQ OFFICER,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PATEL BHIKAHBHAI MANILAL,PATEL CHAMPABEN MANILAL	RULE NOT RECD BACK,MR MD VAKIL
14257	FA/264/2005	15/02/2013	SIDDHARTH MAKRANBHAI(MINOR),SHRADDHA MAKRANBHAI (MINOR),DHAWAL MAKRANBHAI,NILAMBEN JANARDHANBHAI	MR ASHUTOSH R BHATT,MR.HIREN M MODI	RAMBILAM SURAJBHAN,KETKIBEN M.SAHAST BUDDHDEV,NATIONAL INSURANCE CO LTD.	,RULE SERVED,MS MEGHA JANI
14258	FA/265/2005	23/03/2012	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	VIRABHAI KANABHI PARMAR'S (DECD. THRO LEGAL HEIRS),LAXMIBEN W/O VIRABHAI KANABHAI,HARJIBHAI VIRABHAI PARMAR,AMRABHAI VIRABHAI PARMAR,BIJALBHAI VIRABHAI PARMAR,VALKUBHAI BHIKHABHAI KATHI,VALKUBHAI BHIKHABHAI KATHI	,(MS KRISHNA U MISHRA),MR PRASHANT MANKAD
14259	FA/266/2005	31/01/2013	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ISHWARBHAI KESHAVBHAI PATEL,RATILAL KESHAVBHAI PATEL,MANJULABEN D/O ISHWARBHAI KESHAVBHAI PATEL,PAVANSINH DHAVARSINH DHANMI (DELETED),HARISINH S RAJPUT,DINESHKUMAR ICHCHHUBHAI PATEL,MANAGER, UNITED INDIA INSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R),MS MEGHA JANI,MR NIRAV C THAKKAR
14260	FA/267/2005	16/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RASILABEN JAYANTIBHAI BHINDI (DECD. THRO LEGAL HERIS),HETAL JAYANTKUMAR BHINDI (DAUGHTER) (MINOR),MINOR JALPA JAYANTKUMAR (DAUGHTER),VIRABHAI HIRABHAI KODIATAR	RULE SERVED,MR NIRAV C THAKKAR
14261	FA/273/2005	13/04/2017	UNITED INDIA INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	ABDUL KARIM ILYAS SIDDI,RAJAKBHAI JAMALBHAI DEREYA	RULE SERVED,MR AMAR D MITHANI
14262	FA/276/2005	05/08/2008	HINDUSTAN PETROLEUM CORP.LTD.,	(MR GN SHAH)	UNION OF INDIA,	MS SEJAL K MANDAVIA
14263	FA/278/2005	04/02/2010	UNION OF INDIA,	MR MUKESH A PATEL	KALPANABEN PRAVIN PATIN W/O DECD. PRAVIN PATIL,DHARTI PRAVIN PATIL D/O DECD. PRAVIN PATIL	MR MAHESH B SHAH,MR KUNAL M SHAH
14264	FA/279/2005	13/03/2019	ORIENTAL INSURANCE CO LTD.,	MS KARUNA V RAHEVAR	HEIRS OF DECD.MUSABHAI HUSSAINBHAI KALAVAT,RABIYABEN MUSABHAI,SALIMBHAI MUSABHAI,SADIKBHAI MUSABHAI,SAIDABEN MUSABHAI,SARFARAZ MUSABHAI,MIMAIBEN HUSSAINBHAI,PRABHATJIBHAI JIVABHAI	,NOTICE SERVED,MS KRINA P CALLA
14265	FA/288/2005	13/04/2012	GUJARAT STATE ROAD TRANSOPRT CORPORATION,	MS ROOPAL R PATEL	KARSANBHAI NATHUBHAI MANDAN (EXPIRED DURING CLAIM),SHANTABEN W/O KARSANBHAI NATHUBHAI,MANJULABEN KARSANBHAI,MANUBHAI NAGJIBHAI MAKWANA	,RULE SERVED

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14266	FA/289/2005	15/09/2008	GENERAL MANAGER,	MR HS MUNSHAW	VINAYAKKUMAR MAHENDRABHAI DAVETHROUGH GUARDIAN,ZAKIR HUSEN MOHMAD HANIF MANSURI,OM PRAKASH S/O HANUMANDAS PANNALAL,NEW INDIA INSURANCE CO LTD,AMBALAL SANKARBHAI SOLANKI	SERVED BY RPAD (N),NOTICE UNSERVED,DS AFF.NOT FILED (N),MR MTM HAKIM,MR VA MANSURI
14267	FA/290/2005	05/08/2008	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,RATANSING KHUMANSING,ICHHABEN WD/O RATANSING KHUMANSING,RAMSING RATANSING,LAXMANSING RATANSING,CHHATRASING RATANSING,SWARUPBEN RATANSING,DILIPSING LAXMANSING,VARSHABEN LAXMANSING	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
14268	FA/291/2005	13/08/2008	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF LATE PRABHATSING NATHABHAI,HATHISING PRABHATSING	,GOVERNMENT PLEADER,RULE SERVED
14269	FA/292/2005	29/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,FULABHAI RUPSINH	GOVERNMENT PLEADER,RULE SERVED
14270	FA/293/2005	13/08/2008	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,KABHAIBHAI MOHANBHAI	GOVERNMENT PLEADER,RULE UNSERVED
14271	FA/294/2005	29/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,JITSING NATHABHAI SINCE DIED HIS HEIRS,BASHIBEN JITSING,MERUBHAI JITSING,RAMSINH JITSING,NATWARBHAI JITSING,DHIRUBHAI JITSING,AMRUTBEN JITSING	,GOVERNMENT PLEADER
14272	FA/296/2005	09/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	ALANA HASAN KORAR (DECD. THRO LEGAL HERIS),HASAN ALIMAD KORAR (SINDHI) (FATHER),SAKURABAI HASAN KORAR (SINDHI)(MOTHER),KARIMABAI ALANA KORAR (SINDHI) (WIFE),RAJBAI ALANA KORAR (SINDHI) (DAUGHTER),ABDULRAZAQ ALANA KORAR (SINDHI(SON),NOORJAHA ALANA KORAR (SINDHI) (SON),CHANDUBHAI DEVUBHAI CHAUHAN,TUSHAR HARILAL ANAM,BAJAJ ALLIANCE GENERAL INSURANCE CO.LTD.	,RULE SERVED,MR VIBHUTI NANAVATI
14273	FA/297/2005	26/03/2012	GUJARAT STATE ROAD TRANSPORT,	MRS VASAVDATTA BHATT	ASHOKBHAI MAGANBHAI (DECD. THOR LEGAL HERIS),KUNDANBEN ASHOKBHAI (WIFE),KIRANBEN ASHOKBHAI (DAUGHTER),RAHUL ASHOKBHAI (SON),NILAM ASHOKBHAI (DAUGHTER),MANJULABEN MAGANBHAI (MOTHER),MAVJIBHAI NARSHIBHAI VAISHNAV,NATIONAL INSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,MS MEGHA JANI,MR DA SURANI,MR MANAV A MEHTA
14274	FA/299/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HERIS OF DECD. MOTIBHAI SURSANGBHAI PARMAR,VANKAHTSINH MOTISINH PARMAR,DHAYABHAI MOTIBHAI PARMAR,SURAJBEN MOTIBHAI PARMAR,FULIBEN MOTIBHAI PARMAR,MANIBEN MOTIBHAI PARMAR	,RULE SERVED,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
14275	FA/300/2005	12/03/2014	UNITED INDIA INSURANCE CO. LTD,	MS AMEE YAJNIK	SUNIL OMPRAKASH PANDYA,P TANKA RAJU,BHARATKUMAR MODI,SAMJI BHIMA IYER,HARSHID TRANSPORT CO.	RULE NOT RECD BACK,RULE SERVED,SERVED BY RPAD (R),MS VIDHI J BHATT
14276	FA/301/2005	16/02/2012	ARVINDBHAI JALUBHAI NAYAKA,	MR MTM HAKIM	MUSTAKALI HUSENBHAI MAKRANI,NISHARHUSEN A SHAIKH,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MS AMEE YAJNIK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14277	FA/302/2005	14/02/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	SUMITRABEN KANTIBHAI VANKAR (MINOR)THRO'KANTIBHAI R VANKAR,RAMJIBHAI KESHARBHAI PATEL,VASUDEV DAHYALAL DAVE	RULE SERVED,MR DS CHAUHAN
14278	FA/303/2005	19/04/2012	PALABHAI BADHABHAI RABARI,SAKARA PALABHAI RABARI,MOHAN PALABHAI RABARI,HANSIBAI PALABHAI RABARI,SAJIBAI PALABHAI RABARI,SITABAI PALABHAI RABARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	NARENDRA LAHERCHAND SHAH,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI
14279	FA/304/2005	30/04/2012	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	GALABHAI AMRABHAI VAGHELA,CHANDUBHAI PRAGJIBHAI PRAJAPATI,TEMPO CHEMICALS THROUGH PARTNER PRABHUBHAI K PRAJAPATI	NOTICE SERVED,MR KIRTIDEV R DAVE
14280	FA/325/2005	29/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF MERUBHAI BECHARBHAI,SOMABHAI MERUBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,BHAGWANSINH MERUBHAI,SINCE DECEASED THRO'HIS HEIRS & LRS.,AMBALAL MERUBHAI,LILABEN SOMABHAI WD/O BHAGWAN-SINH MERUBHAI,BHIMSINH BHAGWANSINH,LAXMANSINH BHAGWANSINH,HARSHADBHAI SOMABHAI,AMRATBEN SOMABHAI	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
14281	FA/326/2005	29/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,BHAGWANBHAI DHULABHAI PARMAR HEIR DECD.HIRABEN DABHAIBHAI	RULE SERVED
14282	FA/327/2005	29/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF RAYSING KHUMANSING MAFATBHAI RAYSING PARMAR	RULE SERVED
14283	FA/328/2005	30/12/2008	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	VARSHABEN BHOPABHAI,DISHABEN BHOPABHAI MINOR THRO' VARSHABEN BHOPABHAI,JAGABHAI NANABHAI,CHAMPABEN JAGABHAI,ANANTBHAI MANGALBHAI PATEL,BHAILALBHAI NARSIBHAI	RULE SERVED,MS AMRITA AJMERA
14284	FA/330/2005	07/02/2013	NEW INDIA ASSURANCE CO LTD,	MR HEMANT S SHAH	LEGAL HEIRS AND REPRESENTATIVEOF DECEASED DINESH OGHADBHAI,RAMUBEN DINESHBHAI,MINOR SONAEBN DINESHBHAI,MINOR RUPABEN DINESHBHAI,MINOR GOPABHAI @ GOPALBHAI,MINOR REHABHAI DINESHBHAI,OGHADBHAI DEVDASBHAI,TIDIBEN OGHADBHAI,JILUBHAI VASKURBHAI,RAMESHBHAI POPATBHAI DELETED COURT ORD.DT.13/03/12	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR MANAV A MEHTA
14285	FA/331/2005	14/02/2012	NARESHBHAI MULUIBHAI PATEL,	MR MTM HAKIM	SUMANBHAI SOMABHAI RATHOD,NEW INDIA ASSURANCE CO. LTD	SERVED BY AFFIX. (R),MR SHALIN N MEHTA
14286	FA/397/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL BABABHAI KESHAVDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14287	FA/398/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL GANDABHAI PRABHUDAS,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
14288	FA/399/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL DWARKABHAI MOHANBHAI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
14289	FA/400/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR SHAMBHUJI HARIJI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
14290	FA/401/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL MANGALBHAI AMBARAM,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
14291	FA/402/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR DIWANJI SARDARJI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
14292	FA/403/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR DHULAJI VALAJI,SPECIAL LAQ OFFICER	
14293	FA/404/2005	09/02/2012	UNITED INDIA INSURANCE CO LTD.,	(MR HASMUKH THAKKER)	KARSANBHAI SARMANBHAI BAPODARA,RANIBEN KARSANBHAI BAPODARA,ISMAIL IBRAHIM KUMBHAR,NEW INDIA ASSURANCE CO LTD.,ANWAR KASAM	NOTICE SERVED,RULE SERVED,MS MEGHA JANI

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14294	FA/413/2005	15/02/2010	MAKADA ICE FACTORY,	MR RC KAKKAD	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	RULE SERVED,MR RC JANI
14295	FA/417/2005	15/06/2018	MANOJ KISHORBHAI PATADIYA,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	CHARMY MANOJBHAI PATADIYA,	MR PRAVIN GONDALIYA
14296	FA/429/2005	09/02/2012	SHARDABEN CHIMANBHAI VASAVA,SANJAYKUMAR CHIMANBHAI VASAVA,DAKSHABEN CHIMANBHAI VASAVA,SAROJBEN CHIMANBHAI VASAVA,DINESHBHAI CHIMANBHAI VASAVA THRO' SHARDABEN CHIMANBHAI	MR MTM HAKIM	DIWASI PURU MODHWADIA C/O HABIB BHAI YUSUFBHAI VOHARA,ORIENTAL INSURNACE CO. LTD	RULE SERVED,MRS SUNITA R BAROT
14297	FA/443/2005	09/03/2016	ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD.VASANTBA RAJENDRASINH RANA,RAJENDRASINH VAGHUBHA RANA,MAHASWETABA RAJENDRASINH RANA,ROHINIBA RAJENDRASINH RANA,MINOR DEVRAJSINH RAJENDRASINH,JASVINDERSING MANGALSINH,ELICON FINLEASE & INDUSTRIES LTD.,NEW INDIA ASSURANCE CO LTD.	,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DIVYESH SEJPAL
14298	FA/466/2005	13/08/2008	GSRTC,	MRS VASAVDATTA BHATT	HEIRS OF DECD.CHANDRAKANTBHAI HIRALAL MEHTA,RANJANBEN CHANDRAKANTBHAI MEHTA (WIFE),PURVI CHANDRAKANTBHAI MEHTA (DAUGHTER),BHAVIK CHANDRAKANTBHAI MEHTA (SON),MADHUBEN HIRALAL METHA (MOTHER)	,RULE SERVED,MR SANDIP C SHAH
14299	FA/468/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	MUSTAK SAHBUDDIN MANSURI,MINOR MOSIM MUSTAK MANSURI,MINOR RUKSHAR MUSTAK MANSURI,CHANDRAKANT K SHAH	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR AMIT N PATEL
14300	FA/469/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	MUSTAK SAHBUDDIN MANSURI,CHANDRAKANT K SHAH	UNSERVED EXPIRED (R),MR AMIT N PATEL
14301	FA/470/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	SHANKARBHAI RAMUBHAI PATEL,CHNADRAKANT K SHAH	RULE SERVED,UNSERVED EXPIRED (R)
14302	FA/471/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	MOSIM MUSTAK MANSURI MINOR THRO' MUSTAK SHABUDDIN MANSURI,CHANDRAKANT K SHAH	UNSERVED EXPIRED (R),MR AMIT N PATEL
14303	FA/472/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	BABITABEN MANJIBHAI PATEL,MINOR DINESHBHAI NANJIBHAI PATEL,CHANDRAKANT K SHAH	RULE SERVED,UNSERVED EXPIRED (R)
14304	FA/473/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	MELABHAI CHANDUBHAI VASAVA,MINOR MELABHAI CHANDUBHAI VASAVA,SHANTIBHAI JAGUBHAI PATEL,CHANDRAKANT K SHAH	RULE SERVED,UNSERVED EXPIRED (R),MR HITESH N ACHARYA
14305	FA/474/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	SUDHABEN WD/O RAJUBHAI MOHAN- BHAI BIHARI (VASAVA),MINOR ANITA RAJUBHAI VASAVA THRO' SUDHABEN WD/O RAJUBHAI,SHANTUBHAI JAGUBHAI PATEL,CHANDRAKANT K SHAH	UNSERVED EXPIRED (R),MR HITESH N ACHARYA,MS. SHAILI A KAPADIA
14306	FA/475/2005	15/02/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	DEVABHAI VISAMANBHAI HEIRS OF DECD.BHUPATBHAI DEVATBHAI,JAANBAHI DEVATBHAI HEIRS OF DECD. BHUPATBHAI DEVATBHAI,SHANTIBHAI NAJBHAI KAHVAD,BAHADURBHAI POPATBHAI C/O SHANTIBHAI VAJBHAI KHAVAD	RULE SERVED,MR RAXIT J DHOLAKIA
14307	FA/476/2005	26/08/2014	NATIONAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	BHIKHABHAI JESHABHAI,HAKUBHA KANAJI DARBAR (RATHOD)	RULE SERVED,MR HARSHIT S TOLIA

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14308	FA/481/2005	17/08/2015	PREMILABEN ARVINDBHAI PATEL,MINOR JAYDEEPKUMAR ARVINDBHAI,MINOR JAYDEEPKUMARI ARVINDBHAI,MINOR CHIRAG ARVINDBHAI,CHAMPABEN NATHUBHAI PATEL	MR AMIT N PATEL	GUNVATBHAI DHANJIBHAI MAHYAVANSHI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
14309	FA/485/2005	10/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	LEGAL HEIRS AND MOTHER OF DECDDIGANT KISHORKUMAR DHULESHIYA,HEENABEN KISHORBHAI DHULESHIYA	,MR PANKAJ R DESAI
14310	FA/486/2005	10/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KISHORKUMAR GOKALBHAI DHULESHIYA(DECD. THRO LEGAL HEIRS),HEENABEN KISHORBHAI DHULESHIYA,SHANTABEN GOKALBHAI DHULESHIYA,GOKALBHAI KALABHAI DHULESHIYA	MR PANKAJ R DESAI
14311	FA/487/2005	10/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEENABEN KISHORBHAI DHULESHIYA,	MR PANKAJ R DESAI
14312	FA/488/2005	10/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEIRS OF DECD NILAY KISHORKUMAR,HEENABEN KISHORBHAI DHULESHIYA	,MR PANKAJ R DESAI
14313	FA/489/2005	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	NITINBHAI JAMNADAS PANCHOLI,NIRANJANABEN JAMNADAS PANCHOLI,RAKESHKUMAR SHANKARLAL PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR YN RAVANI
14314	FA/565/2005	25/01/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	LALSINH MANABHAI SINGARA,JUMILIBEN LALSINH SINGARA,GOVINDBHAI PACHANBHAI RABARI (DELETED),MANGALBHAI TRIBHOVANDAS PATEL,SURESHBHAI TRIBHOVANDAS LUHANA (DELETED)	DELETED,SERVED BY PUBLICATION IN NEWS,MR NIRAV C THAKKAR
14315	FA/566/2005	25/01/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	JETABHAI DHURABHAI MUNIYA,KAMPURIBEN JETABHAI MANIYA,GOVINDBHAI PACHANBHAI RABARI (DELETED),MAGANBHAI TRIBHOVANDAS PATEL,SURESHBHAI TRIBHOBANDAS LUHANA (DELETED)	,DELETED,MR NIRAV C THAKKAR
14316	FA/567/2005	25/01/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	KAMLIBEN JAVSINH DAMOR,GOVINDBHAI PACHANBHAI RABARI (DELETED),MAGANLAL TRIBHOVANDAS PATEL,SURESHBHAI TRIBHOVANDAS LUHANA (DELETED)	,DELETED,MR NIRAV C THAKKAR
14317	FA/568/2005	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR RAJNI H MEHTA	HRIABHAI KAMA RABARI,HAMIBHAI HIRA RABARI,JAYANTILAL PARSHOTTAM KESHRANI,LAXMIDAS PARSHOTTAM BHANUSHALIDIED THRO'HIS HEIRS,MADHURIBEN LAXMIDAS BHANUSHALIW/O LAXMIDAS PASHOTTAM,KHESTIBHAI LAXMIDAS BHANUSHALIS/O LAXMIDAS P BHANUSHALI	,SERVED BY RPAD (R),MR MEHUL S SHAH, (MR SURESHM SHAH)
14318	FA/569/2005	08/02/2018	NEW INDIA ASSURANCE CO.LTD,	MR PALAK H THAKKAR	HANSABEN UMEDSINH JADEJA WD/O LATE UMEDSING NARSANGJI JADEJA,SHITALBA UMEDSING JADEJA D/O,JAKHATBA NARSINGJI JADEJA M/O,JUMA SANGAR DHAL,MOHANLAL KANJI CHHABHAIYA	RULE SERVED,MR MEHUL S SHAH
14319	FA/574/2005	01/09/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEAL HERIS OF DECEASED INAYAT HUSEIN SULEMANBHAI,ZAMAR AKHTAR INAYAT HUSAIN,ZENUBEN SULEMANBHAI,BAPALAL AKHUBHA RANA,THAKARSHIBHAI RUPABHAI,JAGABHAI MERABHAI BHARWAD,MAHADEVBHAI MERABHAI BHARWAD	RULE SERVED,MS PAURAMI B. SHETH
14320	FA/611/2005	07/08/2012	BHAICHANDBHAI TRIBHOVANBHAI PATEL,	(MR RN SHAH)	STATE OF GUJARAT,SPECAIL LAND ACQUISITION OFFICER & DY. COLLECTOR,REGISTRAR	RULE SERVED
14321	FA/612/2005	11/02/2019	HEIRS OF DECD.PRATAPBHAI LAKSHMAN RATHOD,CHAMPABEN PRATAPBHAI RATHOD,KUNDIPTI PRATAPBHAI RATHOD,KETAN PRATAPBHAI RATHOD,BHAKTI PRATAPBHIA RATHOD	MR PREMAL S RACHH	SHANTILAL SHIPPING SERVICES,NEW INDIA INSURANCE CO.	REFUSED SERVED (R) (70),MR KV GADHIA
14322	FA/634/2005	17/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	ALIMAMADBHAI SAVAN JAT,AMINABAI ALIMMAD JAT,MUSTUFA ALIMMADBHAI JAT,HASAN ALIMMADBHAI JAT,IBRAHIM NABA SAMA,DHARMISHTHABEN BHAGWANDAS THACKER	RULE SERVED,MR KIRTIDEV R DAVE

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14323	FA/666/2005	15/02/2012	PARBAT BHARABHAI GADHVI,	MR PREMAL S RACHH	NEW INDIA INSURANCE CO. LTD,SAMRA BHARA GADHVI	NOTICE UNSERVED,MR SUNIL B PARIKH,MR HARSHAD K PATEL
14324	FA/668/2005	18/03/2016	NISHANKUMAR JAYANTIBHAI PATEL (MINOR),	MR SANDIP C SHAH	GEMABHAI JASHKARANBHAI PATEL,GSRTC,VISHABHAI SURABHAI RAJPUT,KANA RUPA VIRCHAND,NATIONAL INS.CO.LTD.	,MR DAKSHESH MEHTA
14325	FA/669/2005	18/03/2016	KAPILABEN W/O JAYANTIBHAI RAMJIBHAI PATEL,	MR SANDIP C SHAH	GEMABHAI JASHKARANBHAI PATEL,GSRTC,VISHABHAI SURABHAI RAJPUT,KANA RUPA VIRCHAND,NATIONAL INS.CO.LTD.	,MR DAKSHESH MEHTA
14326	FA/670/2005	18/03/2016	REKHABEN BECHARBHAI PATEL,	MR SANDIP C SHAH	GEMABHAI JASHKARANBHAI PATEL,GSRTC,VISHABHAI SURABHAI RAJPUT,KANA RUPA VIRCHAND,NATIONAL INS.CO.LTD.	,MR DAKSHESH MEHTA
14327	FA/671/2005	18/03/2016	JANKHANABEN JAYANTIBHAI PATEL,	MR SANDIP C SHAH	GEMABHAI JASHKARANBHAI PATEL,GSRTC,VISHABHAI SURABHAI RAJPUT,KANA RUPA VIRCHAND,NATIONAL INS.CO.LTD.	,MR DAKSHESH MEHTA
14328	FA/672/2005	18/03/2016	JIGNABEN JAYANTIBHAI PATEL,	MR SANDIP C SHAH	GEMABHAI JASHKARANBHAI PATEL,GSRTC,VISHABHAI SURABHAI RAJPUT,KANA RUPA VIRCHAND,NATIONAL INS.CO.LTD.	,MR DAKSHESH MEHTA
14329	FA/673/2005	18/03/2016	SHANKERLAL GANGARAM PATEL,	MR SANDIP C SHAH	GEMABHAI JASHKARANBHAI PATEL,GSRTC,VISHABHAI SURABHAI RAJPUT,KANA RUPA VIRCHAND,NATIONAL INS.CO.LTD.	,MR DAKSHESH MEHTA
14330	FA/675/2005	22/02/2012	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	NARENDRASINH NARPATSINH CHAMPAVAT,PRAVINSINH BECHARSINH SOLANKI (DELETED),SUNILKUMAR NEMCHAND SHAH,UNITED INDIA INSURANCE CO LTD.,NANJIBHAI BADAJI PATEL,DIPAKKUMAR KISHANLAL DHINGADA	,RULE SERVED,MR BC DAVE,MR HITESH N ACHARYA
14331	FA/677/2005	28/03/2012	BABUBEN WD/O SOMALAL RAMJIBHAI,NAI JAGDISH SOMALAL,MINOR NAI ANILABEN SOMALAL THRO' BABUBEN,MINOR NAI AHSABEN SOMALAL THRO' BABUBEN,MINOR NAI JAYESHKUMAR SOMALAL THRO' BABUBEN,MINOR NAI GAYATRIBEN SOMALAL THRO'BABUBEN	(MR MOHANBHAI DESAI)	KHUSHALBHAI HANSRAJBHAI PATEL,UNITED INDIA INSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
14332	FA/678/2005	17/02/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	DEVALIBEN KASTURBHAI PATEL (WIFE OF DECD.),VINODBHAI KASTURBHAI PATEL (SON OF DECD.),ANIL VISHNU SINDHE,MANOHAR YASHWANT BHOYE	SERVED BY RPAD (R),MR AMIT N PATEL
14333	FA/710/2005	15/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR NAGESH C SOOD	AMRIBEN HIRABHAI BHARWAD,VERSIBHAI NATHUBHAI MORI	RULE SERVED,MR PREMAL S RACHH
14334	FA/732/2005	24/02/2016	FIROZ AHMEDBHAI IPROLIYA,	MR MA KHARADI	GULAMNABI HUSAINBHAI IPROLIYA DRIVER OF TRUCK NO.GJ.7.X.802,RAFIKBHAI HUSAINBHAI IPROLIYA,UNITED INDIA INSURANCE CO LTD.,VENKAT MANIKRAO CHATE,RASIKLAL RAMJIBHAI MAJETHIA,NEW INDIA INSURANCE COMPANY	DELETED,RULE SERVED,RULE SERVED BY DS,MS AMEE YAJNIK,MS LILU K BHAYA
14335	FA/747/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARMADABEN W/O RAMGAR DILIPGIRI R GOSWAMI (DECD)THR'HEIRS,	MR BP DALAL
14336	FA/748/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHOJA PUNJABHAI,KOLI NARAN ILIRABHAI	MR BP DALAL
14337	FA/749/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI DEVSHI BHIKA(DECD) THR'HEIRS & LR,KOLI BHIKHA DEVSHI,KOLI RAJA BHIKHA,KOLI JASHA BHIKHA,KOLI LAKHMAN BHIKHA,KOLI VALI BHIKHA,KOLI RAJI BHIKHA	,UNSERVED EXPIRED (R),MR BP DALAL
14338	FA/750/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI NATHA BHIKHA,KOLI KADVA KALA,KOLI MULA KALA,KOLI BAI RAMIBEN KALA,L.R. OF DECD. KOLI PUNA KALA MR. KANA PUNA	MR BP DALAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14339	FA/751/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI ARSHI DUDA,	MR BP DALAL
14340	FA/752/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HARDAS PUNJA,KOLI RANA MERAMAN,KOLI VASHRAM MERAMAN,KOLI ANAND MERAMAN,KOLI MOHAN MERAMAN,KOLI JASUBEN MERAMAN,KOLI JEVABEN MERAMAN,KOLI LADUBEN MERAMAN,KOLI DUDHIBEN MERAMAN	UNSERVED EXPIRED (R),MR BP DALAL
14341	FA/753/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HIRA VAJSHI,	MR BP DALAL
14342	FA/754/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI GOVIND MANDAN,KOLI KARSHAN MANDAN,L.R. OF DECD. SARMAN HIRA MR. VASHRAM KARMAN,L.R. OF DECD. VIRA GIGA S/O GIGA HIRA,BABU VIRA KOLI,BHAYA VIRA KOLI,KARSHAN VIRA KOLI,L.R. OF DECD. RAJA MADAN S/O MADAN HIRA,NARSHI KANA,BHIKHA KANA,L.R. OF DED. HAJA HIRA MR. RAM HAJA	,RULE SERVED,UNSERVED EXPIRED (R),MR BP DALAL
14343	FA/755/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI UKA MERAMAN,KOLI BACHU MERAMAN,KOLI GOVIND MANDA	UNSERVED EXPIRED (R),MR BP DALAL
14344	FA/756/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI LAKHMAN KALA,KOLI RAJA KALA,L.R. OF DECD. KOLI HIRA KALA MR. BHIKHA HIRA,L.R. OF DECD. JIVA KALA ARJAN JIVA,L.R. OF DECD. PUNJA KALA BHAYA PUNJA	UNSERVED EXPIRED (R),MR BP DALAL
14345	FA/757/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KHIMA RAJA PARMAR,	UNSERVED EXPIRED (R)
14346	FA/758/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	L.R. OF DECD. KOLI ARJAN SIDI,KOLI HIRA ARJAN,KOLI RAMA ARJAN,KOLI BHIKHA ARJAN,KOLI PANCHA ARJAN	,MR BP DALAL
14347	FA/759/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAYA HAMA,DUDA HAMA	MR BP DALAL
14348	FA/760/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI VALIBEN DEVSHI,KOLI NATHUBHAI DEVSHI	UNSERVED EXPIRED (R)
14349	FA/761/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANDA HIRA PARMAR,	UNSERVED EXPIRED (R)
14350	FA/762/2005	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI PARBAT ARJAN,KOLI BHIKHA ARJAN,KOLI BAI JIVIBEN ARAJAN,KOLI RAMA RASA,KOLI KANA RASA,KOLI BHIKHA RASA,KOLI VASHRAM KARSHAN,KOLI BAI RAUDIBEN KARSAN	DELETED,RULE SERVED,MR BP DALAL
14351	FA/763/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL REP. OF DECD. MASRI DEVA,KOLI BHOJA MASRI,KOLI SIDI JIVA,LEGAL REP. OF DECD. LAKHMAN DEVA,RATANBEN LAKHMAN,KOLI BHAYA LAKHMAN,JANIBEN LAKHMAN,RAJIBEN LAKHMAN,KADVIBEN LAKHMAN,CHINIBEN LAKHMAN	,RULE SERVED,UNSERVED EXPIRED (R),MR BP DALAL
14352	FA/764/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KARSHAN PARBAT,KOLI VARJANG PARBAT,KOLI RAJA PATBAR,KOLI BHAYA PARBAT,KOLI HIRA PARBAT	UNSERVED EXPIRED (R)
14353	FA/765/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HIRA KARSHAN,KOLI GOVIND KARSHAN,KOLI JIVA KARSHAN	UNSERVED EXPIRED (R),MR BP DALAL
14354	FA/766/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRABHAI SIDIBHAI DECD. THR'HEIRS,KOLI KANA VIRA,L.R. OF RAJA SIDI,KOLI KHIMA RAJA,KOLI BABY SIDI,KOLI PUNJA SIDI,KOLI NARAN SIDI,KOLI KALIBEN SIDI,KOLI JINA SIDI,KOLI UJIBEN SIDI,KOLI GHELIBEN SIDI,KOLI MALUBEN SIDI,KOLI RAMIBEN SIDI,KOLI JIVIBEN SIDI	,RULE SERVED,UNSERVED EXPIRED (R),MR BP DALAL
14355	FA/767/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RAJABHAI MADANBHAI CHUDASAMA,KOLI UKABHAI MADANBHAI CHUDASAMA,KOLI VIRA GIGA CHUDASAMA,KOLI BHOJA MITHA,KOLI MEGHA MITHA,KOLI PUNJA MITHA	UNSERVED EXPIRED (R),MR BP DALAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14356	FA/768/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HARDASBHAI PUNJABHAI,KOLI RANABHAI MERAMANBHAI,KOLI SARMANBHAI MERAMANBHAI,KOLI ANADBHAI MERAMANBHAI,KOLI MOHANBHAI MERAMANBHAI,JASUBEN MERAMANBHAI,LADUBEN MERAMANBHAI,VAJUBEN MERAMANBHAI	UNSERVED EXPIRED (R),MR BP DALAL
14357	FA/769/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI CHINIBEN MITHABHAI CHUDASAMA,KOLI RAMA MITHABHAI,KOLI KADVI MITHABHAI,KOLI JIVA MITHABHAI,KOLI MALIBEN MITHABHAI,KOLI NARAN MITHABHAI,KOLI KANA MITHABHAI,KOLI BHAYA MITHABHAI	RULE NOT RECD BACK,MR BP DALAL
14358	FA/770/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RUDABHAI ARJANBHAI JORA,DEVAYATBHAI ARJANBHAI JORA,KOLI KALIBEN ARJANBHAI JORA,KOLI LAKHIBEN ARJANBHAI JORA,KOLI JIVIBEN ARJANBHAI JORA	MR BP DALAL
14359	FA/771/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BABU KALA,KOLI RAJA KALA,KOLI JIVA KALA,KOLI DEVIBEN KALA,KOLI PUNJIBEN KALA	UNSERVED EXPIRED (R),MR BP DALAL
14360	FA/772/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KARNA JIVA,KOLI BABU KARNA	RULE SERVED,MR BP DALAL
14361	FA/773/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI MANDA CHINA,KOLI KANA GOVIND,KOLI KARSHAN KACHRA,KOLI LAKHMAN KACHRA	RULE SERVED,UNSERVED EXPIRED (R),MR BP DALAL
14362	FA/774/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI LAKHAMAN HAMIR,KOLI JETHA BHANA,KOLI SUNDERBEN BHANA,LEGAL REP. OF DECD. KOLI BHANA HAMIR	UNSERVED EXPIRED (R),MR BP DALAL
14363	FA/775/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI VAJSI CHINA,KOLI RUDA CHINA	UNSERVED EXPIRED (R),MR BP DALAL
14364	FA/776/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KARSHAN RUDA,KOLI KALA RUDA,KOLI ANAND RUDA,KOLI BHIMA RUDA,RAJI RUDA	UNSERVED EXPIRED (R),MR BP DALAL
14365	FA/777/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RUDA HAMIR (DECD. THRO LEGAL HEIRS & REP.),KOLI NATHU HAMIR (DECD. THRO LEGAL HEIRS & REP),KANABHAI NATHUBHAI DABHI,JAYANTI NATHUBHAI DABHI	,RULE SERVED,MR BP DALAL
14366	FA/778/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI CHINA LADHA,	UNSERVED EXPIRED (R)
14367	FA/779/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI MOHAN DEVA,KOLI BABU DEVA,KOLI PUNJA DEVA	MR BP DALAL
14368	FA/780/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI MULA ARJAN,KOLI DAYA ARJAN,KOLI BAI VALIBEN ARJAN (WIDOW	UNSERVED EXPIRED (R),MR BP DALAL
14369	FA/781/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI PUNA DEVSHI,KOLI VIRA DEVSHI,KOLI JADAV DEVSHI,KOLI LAKHA DEVSHI,KOLI MANDA DEVSHI,KOLI MULA DEVSHI,KOLI NARAN JADAV	UNSERVED EXPIRED (R),MR BP DALAL
14370	FA/782/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KISHA DHUNDHA PANDIT(DECDTHRO LEGAL HEIRS & REP),PANCHA KISHA PANDIT,KANA KISHA PANDIT	,MR BP DALAL
14371	FA/783/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHOJA HAJA (DECD THRO LEGAL HEIRS & REP),KARSHAN BHOJA,RAMA JETHA,KADVI JADAV,BHURI JADAV,MEGHA RAJA,BHARA RAJA,BHIKHU RAJA,JADAV HAJA,L.R. OF DECD. RAJA HAJA,L.R. OF DECD. LAKHMAN HAJA	,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR BP DALAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14372	FA/784/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KALA JIVA(DECD. THRO LEGAL HEIRS),LADUBEN KALA PARMAR,HIRA KALA PARMAR,CHINA KALA PARMAR,KOLI KALI JIVA,KOLI LAKHMI JIVA,KOLI BENA JIVA,KOLI DAIBEN JIVA	,RULE SERVED,UNSERVED EXPIRED (R),MR BP DALAL
14373	FA/785/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KANA ARJAN,KOLI LAKHAMAN ARJAN	UNSERVED EXPIRED (R)
14374	FA/786/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI SAMAT JIVA,	UNSERVED EXPIRED (R)
14375	FA/787/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI UKA GOVIND,KOLI KALA GOVIND	MR BP DALAL
14376	FA/788/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRUBEN RUDABHAI,	UNSERVED EXPIRED (R)
14377	FA/789/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHINABHAI KANABHAI VADHER,KALABHAI DEVSHIBHAI,KALIBEN KANABHAI	MR BP DALAL
14378	FA/790/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI MANDABHAI,L.R. OF DECD. DEVSHIBHAI MANDABHAI,HIRABHAI DEVSHI CHUDASAMA,KHIMABHAI DEVSHI CHUDASAMA,RAMESH DEVSHI CHUDASAMA,KIRTIBEN DEVSHI CHUDASAMA,MOTIBEN DEVSHI CHUDASAMA,KARABHAI MANDABHAI,MALIBEN MANDABHAI,MOTIBEN MANDABHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR BP DALAL
14379	FA/791/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VARJANGBHAI PARBATBHAI,	UNSERVED EXPIRED (R)
14380	FA/792/2005	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHUBHAI SARMANBHAI,NARANBHAI SARMANBHAI,RAMABHAI SARMANBHAI,KARSHANBHAI SARMANBHAI,MASRIBHAI SARMANBHAI,VIRUBEN SARMANBHAI,HIRUBEN SARMANBHAI,CHINIBEN SARMANBHAI,LAKHMIBEN SARMANBHAI,PANCHABHAI HAMIRBHAI,JIVABHAI HAMIRBHAI,VIRABHAI HAMIRBHAI,VALIBEN HAMIRBHAI,LAKHIBEN HAMIRBHAI	DELETED,RULE SERVED,MR BP DALAL
14381	FA/793/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SARMANBHAI DEVABHAI,BABUBHAI DEVABHAI,RAJABHAI DEVABHAI	UNSERVED EXPIRED (R),MR BP DALAL
14382	FA/794/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI ARJAN SIDI,	UNSERVED EXPIRED (R)
14383	FA/795/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. KOLI SIDI RUDA,RANA SIDI DABHI,PANCHA SIDI DABHI,DHIRU SIDI DABHI,KOLI RAMA RUDA,KOLI MEPA RUDA,KOLI PARBAT RUDA	,UNSERVED EXPIRED (R),MR BP DALAL
14384	FA/796/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJABHAI DEVDASBHAI THROUGH, KANA RAJA,,	MR BP DALAL
14385	FA/797/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RUDA JESHA,KOLI BHIMA JESHA,KOLI RUDIBEN JESHA,KOLI BHURIBEN JESHA,KOLI MASHRI JESHA (DECD. THRO LEGAL HEIRS),BHANA MASHRI,BHIMA MASHRI,BHOJA MASHRI	,RULE SERVED,UNSERVED EXPIRED (R)
14386	FA/798/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RAJA BHIMA CHUDASAMA,	UNSERVED EXPIRED (R)
14387	FA/799/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HAMIR RAJA,SIDI RAJA,KOLI PUNJA RAJA	UNSERVED EXPIRED (N),MR BP DALAL
14388	FA/800/2005	08/08/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KISHA LUMBHA(DECD. THRO LEGAL HEIRS & REP.),KOLI LAKHMAN KISHA,KOLI MERAMAN KISHA,KOLI ARJAN LUMBHA (DECD.THRO LEGAL HEIRS & REP.),KOLI LAKHA ARJAN,KOLI JETHA ARJAN,KOLI DEVSHI ARJAN	,RULE SERVED,MR BP DALAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14389	FA/801/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RAJA BHOJA DABHI (DECD. THRO LEGAL HERIS & REP.),MASRI RAJA DABHI,KANA RAJA DABHI	,UNSERVED EXPIRED (R),MR BP DALAL
14390	FA/802/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI MEPA JASHA,KOL PUNJA JASHA,KOLI PURIBEN JASHA,KOLI KALIBEN JASHA,KOLI VIRUBEN JASHA,LAKHIBEN JASHA,WIDOW RUDIBEN JASHA,KOLI BABU NARAN,POWER OF ATTORNEY OF KANA NARAN, PUNJA JASHA	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR BP DALAL
14391	FA/803/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HAMIR MASHRI CHUDASAMA (DECD. THRO LEGAL HEIRS),KARSHAN HAMIR CHUDASAMA,JETHA HAMIR CHUDASAMA	,MR BP DALAL
14392	FA/804/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RUDABHAI LAKHMANBHAI,	MR BP DALAL
14393	FA/805/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HIRABHAI JIVABHAI,	UNSERVED EXPIRED (R)
14394	FA/806/2005	06/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BACHUBHAI LAKHMANBHAI,	MR BP DALAL
14395	FA/807/2005	15/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JETHIBEN KALIDAS PARMAR DECD. THR'HEIRS,KALIDAS MITHABHAI PARMAR (HUSBAND),MINOR DAKSHABEN KALIDAS PARMAR(DAUGHTER),MINOR HITENDRA KALIDAS PARMAR (SON),MINOR DHARMENDRA KALIDAS PARMAR (SON),DRIVER OF S.T.BUS NO.GRU 7667	,RULE SERVED,MR TRILOK J PATEL,MR.HIREN M MODI
14396	FA/831/2005	28/03/2012	RAMESHCHANDRA JAMNADAS CHAUHAN(GOHEL),	(MR RN SHAH)	MADHUSINH GOPALSINH NAIK,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR MEHUL SHARAD SHAH
14397	FA/832/2005	28/03/2012	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SONUBEN RAGHUBHAI DECD. THR'HEIRS,RAGHUBHAI BHALABHAI,SHANTUBEN RAGHUBHAI,DHANJIBHAI TAPUBHAI PATEL,BABUBHAI DEVANANDBHAI	,RULE NOT RECD BACK,MR MANAV A MEHTA
14398	FA/833/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,NATUBHAI PRABHATBHAI PARMAR	GOVERNMENT PLEADER,RULE SERVED
14399	FA/834/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,MADHAVSINH FULSINH PARMAR	GOVERNMENT PLEADER,RULE SERVED
14400	FA/835/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,SURSINGBHAI MOTIBHAI SOLANKI,SURAJBEN SURSINGBHAI SOLANKI,RAMSING SURSINGBHAI SOLANKI,BUDHYABHAI SURSINGBHAI SOLANKI,SHANABHAI SURSINGBHAI SOLANKI,RAMANBHAI SURSINGBHAI SOLANKI,SHANTABEN SURSINGBHAI SOLANKI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),RULE SERVED
14401	FA/836/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,BHIMSINH GULABSINH PARMAR THROPAH CHANDUBHAI BHIMSINH PARMAR	GOVERNMENT PLEADER,RULE SERVED
14402	FA/837/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF DHULABHAI BADHARBHAI PARMAR,GEMANSING DHULABHAI PARMAR,GANPATSING DHULABHAI PARMAR,DEVBEN WD/O BHARATSINH PARMAR,LAXMANSINH BHARATSING PARMAR,MATAMBEN GANPATSINH PARMAR,CHANDUBHAI GANPATSINH PARMAR,MADHUBEN GANPATSINH PARMAR,NATWARSINH GANPATSINH PARMAR,DHIRSINH GANPATSINH PARMAR,VINODBHAI GANPATSINH PARMAR	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR MAHESHB BARIYA,MR RAVINDRA P PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14403	FA/838/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF DECD. SALAMSING VIRSING,ZAVERBEN SALAMBHAI PARMAR,BAIRAJBEN SALAMBHAI PARMAR	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
14404	FA/839/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF DECD. HAMRISING DEVSING,RUKHIBEN WD/O HAMIRSING DEVSING,MADHUBEN HAMIRSING PARMAR,SAVITABEN HAMIRSING PARMAR,SHARDABEN HAMIRSING PARMAR,AMRUTABEN HAMIRSING PARMAR,PRATAPSING GANPATSING PARMAR	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
14405	FA/840/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,RAMSING MAHIJIBHAI PARMAR	GOVERNMENT PLEADER,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
14406	FA/841/2005	08/08/2011	PROJECT MANAGER,	MR AJAY R MEHTA	STATE OF GUJARAT,SPECIAL LAQ OFFICER,HEIRS OF RUPSING DIPSING PARMAR,SURSING RUPSING PARMAR,HIMMATSING RUPSING PARMAR,RAYSING RUPSING PARMAR,BAJUBEN RUPSING PARMAR,HIRABEN RUPSING PARMAR	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
14407	FA/852/2005	09/01/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	KANJI KHERAJ NATHBAVA,KUNVARBEN KANJI NATHBAVA,NURMAMAD MAMAD MATHADA,RAMJIBHAI KARABHAI SHURATHIYA,SHAMJIBHAI SAGHABHAI KANGAD	NOTICE SERVED,NOTICE UNSERVED
14408	FA/853/2005	13/03/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	PETHABHAI VIBHABHAI BHARWAD,RATNABEN PETHABHAI BHARWAD,GENERAL MANAGER SHRI,NARANBHAI ARAJUNBHAI RATHOD	RULE SERVED,SERVED BY AFFIX. (R),MR DS CHAUHAN,MS MONALI H BHATT
14409	FA/854/2005	17/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HASMUKH THAKKER)	JIVIBEN JAYRAMBHAI CHAUHAN,ANIL JAYRAMBHAI CHAUHAN,VINODBHAI JAYRAMBHAI CHAUHAN,KANUBHAI JAYRAMBHAI CHAUHAN,GITABEN RAJUBHAI MAKWANA,BHANVARLAL @ BANVARLAL LAHANBHAI SALVI (MARWADI),VARSHABEN LAXMANBHAI DESAI	RULE SERVED,MR NV SOLANKI
14410	FA/856/2005	02/09/2008	PROJECT MANAGER,	MS KJ BRAHMBHATT	RABARI KALABHAI VIHABHAI SINCEDECD.THRO'HIS LEGAL HEIRS,BABABHAI GOVABHAI,CHEHURBHAI GOVABHAI,JIVANBHAI GOVABHAI,STATE OF GUJARAT	,RULE SERVED
14411	FA/857/2005	02/09/2008	PROJECT MANAGER,	MS KJ BRAHMBHATT	RABARI LILABHAI VIHABHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
14412	FA/858/2005	02/09/2008	PROJECT MANAGER,	MS KJ BRAHMBHATT	RABARI JAKSIBHAI VIHABHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED

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14413	FA/859/2005	02/09/2008	PROJECT MANAGER,	MS KJ BRAHMBHATT	RABARI KALABHAI VIHABHAI SINCEDECD.THRO'HIS LEGAL HEIRS,RABARI GANDABHAI KALABHAI,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE SERVED
14414	FA/870/2005	21/03/2012	RAJASTHAN STATE ROAD TRANSPORTCORP.,	MR HEMANT S SHAH	ZANUBABEN BHALABHAI ZALA,SAMUBABEN WD/O KALYANSINH BHALABHAI ZALA,ASHWINKUMAR KALYANSINH,PANNABEN KALYANSINH,PARESHKUMAR KALYANSINH ZALA	RULE SERVED
14415	FA/873/2005	19/04/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MANJULABEN JAYANTIBHAI PATEL,TEJALBEN JAYANTIBHAI PATEL,ALPABEN JAYANTIBHAI PATEL,URVISHKUMAR JAYANTIBHAI PATEL,CHHAGANBHAI NARANBHAI JORA,LAKSHMANBHAI VASHABHAI VALA	RULE SERVED,MR MEHUL SHARAD SHAH
14416	FA/874/2005	05/12/2011	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DEVIBEN NATHU (DECD. THRO LEGAL HEIRS),NATHUBHAI VALABHAI DODIYA DELETED AS PER COURT ORDER,NANJI NATHUBHAI DODIYA,NARSHI NATHUBHAI DODIYA,HASMUKH NATHUBHAI DODIYA,KHIMJI GOKAL PARMAR,MANAGER,CASTERLOCK SEA FOOD PVT.LTD.	,DELETED,RULE SERVED,MR RC KAKKAD,MS TEJAL K SHAH,HCLS COMMITTEE
14417	FA/894/2005	19/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	NILIBEN KARNABHAI MAKWANA,SHANTIBEN KARNABHAI MAKWANA (JOGU)(MINOR),VINODKUMAR K CHANDE,HARESH DAYARAM BAVAJI,BHARATBHAI AMARSING PRAJAPATI	,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
14418	FA/895/2005	30/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	NATUBHAI SHIVABHAI PATEL,KAPALABEN NATUBHAI PATEL,VINUBHAI TALSHIBHAI PATEL,JAGDISHBHAI A PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
14419	FA/896/2005	24/11/2015	ORIENTAL INSURANCE COMPANY,	(MR MAULIK J SHELAT)	MANGALSINH JAYENDRASINH VAGHELA,KAILASBEN MANGALSINH VAGHELA,DHARMENDRA VINUBHAI PATEL,SATTARBHAI MOHMMADBHAI VOHRA	RULE SERVED,MS RV ACHARYA,(MR GR ZALA)
14420	FA/897/2005	02/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHIVAJI MOTIJI,	(MR A J PATEL)
14421	FA/898/2005	02/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITJI HARIJI,	RULE SERVED
14422	FA/899/2005	02/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF DECEASED TAKHAJI KACHARAJI,THAKOR CHHAGANJI TAKHAJI,THAKOR BHIKHIBEN TAKHAJI,THAKOR LADUBEN TAKHAJI,THAKOR JIVATBEN TAKHAJI	,RULE SERVED
14423	FA/900/2005	02/09/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJI VARVAJI,	RULE SERVED
14424	FA/937/2005	17/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	HANSABEN MAGANBHAI-WIDOW,LILABEN MAGANBHAI-DAUGHTER,SOBHANABEN MAGANBHAI-DAUGHTER,VARSHABEN MAGANBHAI-DAUGHTER,MINOR DEVJIBHAI MAGANBHAI- MINOR SON,SANKUBEN VASTABHAI-MOTHER,VASTABHAI HARIBHAI-FATHER,DHANLAXMIBEN GAGUBHAI AHIR,DELETED	,RULE SERVED,MS PAURAMI B. SHETH
14425	FA/941/2005	05/01/2015	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RUTH ELAINE FOLKERT WD/O KENDALL W FOLKERT,KENDALL-II MINOR THRO' RUTH ELAINE FOLKERT,GREGORY MINOR THRO' RUTH ELAINE FOLKERT,MOHAMD BEG ISAF BEG,GUJARAT STATE ROAD TRASNPORT COPORATION,KENDALL WAYNE FOLKERT	DELETED,RULE NOT RECD BACK,RULE UNSERVED,MR HS MUNSHAW
14426	FA/942/2005	12/06/2013	BHUPENDRABHAI SAMJUBHAI,SHANTABEN W/O SAMJUBHAI	MR AM PAREKH,MR ASHISH M DAGLI	DIWALIBEN,W/O SAMJUBHAI,HANSABEN SAMJUBHAI,SUMITABEN SAMJUBHAI	MR CHETAN P PANDYA

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14427	FA/949/2005	07/02/2019	OFFICER IN CHARGE MALARIYA RESEARCH CENTRE,	MR SUNIL K SHAH	SUSHILABEN WD/O HARIBHADUR RAMBAHADUR GURKHA,SS PILLAI	RULE SERVED,MR NIRAV C THAKKAR
14428	FA/951/2005	31/01/2013	DWARKAPRASAD MAHARAJDDIN YADAV,	MR CHETAN K PANDYA	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL
14429	FA/952/2005	07/02/2013	RAMESHBHAI THAKERSIBHAI PATEL,	MR MRUGEN K PUROHIT	GUJARAT STATE ROAD TRANSPORT CORPORATION,DANUBHAI KASANSINH GOHIL,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MR MITUL K SHELAT
14430	FA/953/2005	01/03/2012	JUBEDABEN GULAMBHAI MIR,MIR HUSENABEN GULAMBHAI THRO' JUBEDABEN GULAMBHAI,MIR JANUBHAI GULAMBHAI THRO' JUBEDABEN GULAMBHAI,MIR RAJABBHAI GULAMBHAI THRO' JUBEDABEN GULAMBHAI,MIR ASRAFBHAI GULAMBHAI (MINOR),MIR VAJIRBHAI GULAMBHAI MINOR THRO' JUBEDABEN,MIR AMIBHAI NATHABHAI,MIR HURIEN AMIBHAI	(MR MOHANBHAI DESAI)	SANJAYKUMAR S/O TEJBAHADUR SINGH,ORIENTAL INSURANCE CO. LTD,RIVAZALI NAZIRALI KAROVALIA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,SERVED BY RPAD (R),SERVED BY AFFIX. (R),MR RAJNI H MEHTA
14431	FA/954/2005	29/04/2019	BHAKTIBEN BHAVESHKUMAR THACKER,ARPIT BHAVESHKUMAR THACKER MINOR THRO'BHAKTIBEN B THACKER,JETHALAL UKEDA THACKER,LILAVANITABEN JETHALAL THACKER,JAYANTILAL JETHALAL THACKER	MR MEHUL S SHAH	ARVIND TRIKAMJI GOR,MULJI KARSANDAS THACKER,NEW INDIA ASSURANCE CO LTD.	RULE SERVED
14432	FA/955/2005	17/02/2012	KANKUBEN KANABHAI VIRADA,JAYSHREE KANABHAI VIRADA MINORTHRO' KANKUBEN KANABHAI VIRADA,JYOTI KANABHAI VIRADA MINOR THRO' KANKUBEN KANABHAI VIRADA,TEJABHAI SAVABHAI VIRADA,JAMNABEN TEJABHAI VIRADA	MR MEHUL S SHAH,(MR SURESHM SHAH)	DEVDAN KANA AYAR,PRADIP C MEHTA,UNITED INDIA INSURANCE CO. LTD,DRIVER OF TRUCH NO.G.T.W.8659,ARJANBHAI BHIMABHAI ADODARA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR HITESH N ACHARYA
14433	FA/957/2005	28/03/2012	SIRAJMIYA MAHAMMEDMIYA MALEK,	(MR SK BUKHARI)	RAMJANBHAI IBRAHIMBHAI PATHAN,NANDLAL RAMRATAN KABRA,ORIENTAL INSURNACE CO. LTD	RULE NOT RECD BACK,SERVED BY RPAD (R),RULE UNSERVED
14434	FA/958/2005	08/12/2010	PRAVINCHANDRA PRABHUDAS PATEL (SINCE DEC'DTHRO' HEIRS& LRS),JYOTSANABEN PRAVINCHANDRA PATEL,DEVENDRABHAI PRAVINCHANDRA PATEL,MINOR BHUMIBEN PRAVINCHANDRA PATEL,SHARMISHTHABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL,MANIBEN,WD/O PRABHUDAS PATEL	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND AQUASITION OFFICER,JAIMINIBEN BHARATKUMAR PATEL	GOVERNMENT PLEADER, (MR BR GUPTA)
14435	FA/961/2005	15/02/2012	RAMESHBHAI VASHVABHAI VAIDHA,	MR BK DAMANI	RAVAL VIDHYABEN WD/O GIRJASHANKER NATVARLAL,RAVAL KIRITKUMAR GIRJASHANKAR,MINOR BHUKIKABEN RAVAL,RAVAL NATVARLAL PRAHLADBHAI,RAVAL ANANDIBEN NATVARLAL,ANIL B. DEVANI	MR SANDIP C SHAH,MR PUNAM G GADHVI
14436	FA/962/2005	28/03/2012	NILESH SURESHBHAI DABAKAR,	MR MTM HAKIM	CHANDUBHAI SHANKARBHAI PARMAR,SIRAJ ABDUL JAMSA,ORIENTAL INS. CO. LTD,IBRAHIM AMIRBHAI SHAIKH,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR HS MUNSHAW
14437	FA/963/2005	10/04/2017	DHULIBEN WD/O DHULAJI MATHURJITHAKORE,PUNAJI DHULAJI THAKORE,KESARBEN D/O DHULAJI MATHURJI THAKORE,SAJANBEN D/O DHULAJI MATHURJI THAKORE,SURSANGJI DHULAJI THAKORE,PASHIBEN D/O DHULAJI MATHURJI THAKORE,VISHNUJI DHULAJI THAKORE,DINESHJI DHULAJI THAKORE	MR MA PAREKH	JAYANTILAL MANILAL THAKORE,NITIN CONSTRUCTION COMPANY,UNITED INDIA INSURANCE COMPANY,RAMESHCHANDRA SHANKARBHAI ANSARI,UNITED INDIA INSURANCE COMPANY	RULE SERVED,RULE SERVED BY DS,MR PALAK H THAKKAR
14438	FA/964/2005	14/07/2016	GOVINDBHAI DEVJIBHAI THUMAR (PATEL) DECD. THRO LEGAL HEIRS,VIMLABEN GOVINDBHAI PATEL,AMIT GOVINDBHAI PATEL,SEEMA S SHAH,MEETA B PATEL	(MR BD KARIA)	HIDYTULLAKHAN AMANULLAKHAN PATHAN,MOHAMMAD HANIFBHAI SADIKBHAI SAIYAD,UNITED INDIA INSURANCE CO.	,RULE SERVED,MR VIBHUTI NANAVATI
14439	FA/965/2005	14/07/2016	PREMBEN DEVJIBHAI THUMAR(PATELDECD.THR'HEIRS & LR,DHIRUBHAI D PATEL,VIMALABEN GOVINDBHAI PATEL,AMIT GOVINDBHAI PATEL	(MR BD KARIA)	HIDYTULLAKHAN AMANULLAKHAN PATHAN,MOHAMMAD HANIFBHAI SADIKBHAI SAIYAD,UNITED INDIA INSURANCE CO.	,RULE SERVED,MR VIBHUTI NANAVATI
14440	FA/966/2005	14/07/2016	VIMALABEN GOVINDBHAI PATEL,	(MR BD KARIA)	HIDYTULLAKHAN AMANULLAKHAN PATHAN,MOHAMMAD HANIFBHAI SADIKBHAI SAIYAD,UNITED INDIA INSURANCE CO.	,RULE SERVED,MR VIBHUTI NANAVATI

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14441	FA/967/2005	13/03/2012	LABHUBEN VALLABHBHAI MARAVIYA THRO' HEIRS AND LRS,VALLABHBHAI BHUTABHAI MARAVIYA,DAMYANTIBEN VALLABHBHAI MARAVIYA,JIGNABEN VALLABHBHAI MARAVIYA,KUSUMBEN VALLABHBHAI MARAVIYA THRO' VALLABHBHAI BHUTABHAI,SUNITABAEN VALLBHBHAI(MINOR) MARAVIYA THRO' VALLABHBHAI	MR NITIN M AMIN	RANJITSINH RAMSINH VADHER,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,RULE SERVED
14442	FA/968/2005	21/06/2012	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	ARVINDBHAI SHARDULBHAI KOLI,MAHESH DAMGAR GOSAI,RATANBEN KESHAVJI VAGHAMSHI,KOLI DHINGA SHARDUL	NOTICE SERVED,RULE SERVED
14443	FA/969/2005	08/05/2012	RAMABEN,WD/O PARSOTAMBHAI @ PASHABHAI MANJIBHAI PATEL,MANISHA PARSOTAMBHAI PATEL,CHIRAG PARSOTAMBHAI PATEL,SAMJUBEN MANJIBHAI PATEL	MR PS PATEL	BHAILIBHAI DAHYABHAI SOLANKI (DELETED),SABBIRHUSEN GULAMHUSEN MOMIN,NATIONAL INSURANCEJ CO.LTD.,CHIMANLAL HARJIVANDAS PATEL,UNITED INDIA INSURANCE CO LTD.	DELETED,RULE SERVED, (MR HASMUKH THAKKER)
14444	FA/970/2005	13/06/2015	ABDUL @ IBRAHIM ISMAIL SATA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYANTILAL PUNJABHAI MAKWANA,J.J.MAKWANA,NEW INDIA ASSURANCE CO.LTD.,SHRI SWAMINARAYAN VIJAY THRO'PROP.AMARBAI MAVJI,NEW INDIA ASSURANCE CO.LTD.	DELETED,RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
14445	FA/971/2005	11/09/2008	MADHUBEN WD/O DHIRUBHAI BHEMABHAI PATEL,SEJAL DHIRUBHAI PATEL,VISHAL DHIRUBHAI PATEL,ANJUBEN DHIRUBHAI PATEL,MINOR BRIJESH DHIRUBHAI PATEL THROUGH MOTHER NO.1	MR PRAVIN GONDALIYA	IBRAHIM MOHMADBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
14446	FA/975/2005	05/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	SHIVLAL CHATRAJI CHANDRA,CHAULABEN VIJAYBHAI SHETH,S.VIJAY & CO.	RULE SERVED,MR.HIREN M MODI
14447	FA/980/2005	28/01/2020	ANJAR MUNICIPALITY,	MR BY MANKAD	GUJARAT ELECTRICITY BOARD,	MR VIRAL J DAVE
14448	FA/989/2005	29/08/2008	THE NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	LAVJIBHAI KANTIBHAI NADIA C/O. PRAKASH V. NASIT,MANAGER VISHAL LIME PVT. LTD.	RULE SERVED,(MR BIREN A VAISHNAV)
14449	FA/991/2005	19/01/2012	GUJARAT STATE ROAD TRANSPORT CORP.,	MRS VASAVDATTA BHATT	RAMSWAROOP GOVINDRAM PUNJABHAI,RASOOLBAG AHMEDBAG MIRZA (DRIVER),FARIDAHMED ISMAIL SHAIKH (CONDUCTOR)	RULE SERVED,(MR NALIN K THAKKER)
14450	FA/992/2005	11/03/2008	SARASWATI CONSTRUCTION LTD.,	MR MEHUL SHARAD SHAH	EXECUTIVE ENGINEER,	MRS VASAVDATTA BHATT
14451	FA/993/2005	09/03/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	NARMADABEN WD/O AMIRAM N BHRAMAN,BHRAHMAN N VAJRAM (DELETED IN LOWER COURT),DANIBEN NARBHERAM BRAHMAN,MINOR CHIKIBEN NARBHERAM BRAHMAN,HEIRS OF DECD.JETHABHAI MANABHAI PATEL,PATEL MOGHIBEN JETHABHAI,PATEL BABUBHAI JETHABHAI,PATEL RAMESHBHAI JETHABHAI,PATEL DALPAT JETHABHAI,RAHIMBHAI VALABHAI MUMON,UNITED INDIA INS.CO.LTD.	,RULE SERVED,MR MAYUR RAJGURU,MR HITESH N ACHARYA
14452	FA/995/2005	04/12/2015	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	DAHIBEN DAYABHAI CHAUDHARY,VIRSANGBHAI MANAKABHAI CHAUDHARY,JAVELBEN VIRSANGBHAI CHAUDHARY,MINOR JANKIBEN DAYABHAI CHAUDHARY,RAVAL JAGDISHBHAI SHANKERBHAI,PASABHAI LAVJIBHAI PRAJAPATI	,RULE SERVED,MR TEJAS P SATTA
14453	FA/996/2005	22/09/2008	SANMUKHLAL HIRALAL SHAH,	MR ASHUTOSH R BHATT	HEIRS OF DECD. NARANBHAI FULJIBHAI VAGHARI,FULJIBHAI MANSUKHBHAI VAGHARI,NANDUBEN WIFE OF FULJIBHAI MANSUKHBHAI VAGHARI	,MR ASHISH M DAGLI
14454	FA/997/2005	19/01/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	VISHNUPRASAD BEHRULAL PANDYA,SHANTILAL NARANBHAI JOSHI,SURESHCHANDRA N JOSHI	RULE SERVED,MR AR LAKHIA,MR AMIT C NANAVATI

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14455	FA/999/2005	07/05/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SARANBHAI HAROON DHOSA WD/O DECD. HAROON ISMAIL DHOSA,RAMJU HAROON DHOSA,NAZIR HAROON DHOSA,HABIB HAROON DHOSA,ISMAIL JUSA DHOSA,PHOOLBAI ISMAIL DHOSA,AYUBKHAN DOSUMIYA RAYMA,MERAMAN NATHA RABARI	NOTICE SERVED,DELETED,RULE SERVED,MR KIRTIDEV R DAVE
14456	FA/1051/2005	09/03/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	KOKILABEN WD/O MAGANBHAI DHULABHAI PARMAR,SURESH MAGANBHAI PARMAR,REKHABEN MAGANBHAI PARMAR,MINOR LALITKUMAR MAGANBHAI PARMAR,SURAJBEN WD/O DHULABHAI SHANABHAI PARMAR,MERAMAN VIRAM,BALU VIRAM ODEDARA	RULE SERVED,MR MTM HAKIM
14457	FA/1052/2005	13/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DEVIBEN MANEKBHAI KOLI PATEL, W/O DECD.MANEKBHAI KOLI PATEL,MANEKBHAI CHHANABHAI PATEL,MITESH MANEKBHAI PATEL,NARENDRA MANEKBHAI PATEL,BHIKHABHAI NARSIBHAI PATEL,MANAGER,S.T.DEPOT	,RULE SERVED
14458	FA/1053/2005	27/03/2017	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	KESHARAM MANARAM CHAUDHARY,MEGHJI PETHA IYER	RULE SERVED,(MR SANDEEP N BHATT)
14459	FA/1054/2005	15/02/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	GOMATBEN WD/O VIRSANGBHAI VAGHARI,RAJBHAI VIRSANGBHAI VAGHARI,AMBUBHAI VIRSANGBHAI VAGHARI,SONIBEN W/O GAGJIBHAI BHATHAJI VAGHARI,AMTHABHAI GAGJIBHAI VAGHARI (DELETED),HASMUKHBHAI KANJIBHAI PATEL	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
14460	FA/1055/2005	18/09/2014	LEGAL.REP.OF DECD.JITSINH,ANANDIBEN @ ANIBEN WD/O JITSINH UDESINH PARMAR,LEGAL REP.OF DECD.RAMESHBHAI @ KARANSINH,LILABEN RAMESHBHAI @ KARANSINHJITSINH PARMAR,RAJENDRASINH JITSINH PARMAR	MR AJAY R MEHTA	ABDULHAMID MOHMMADHUSEIN SHAIKH,GAFFAR S/O AMIRJI RATAN BRUG,UNITED INDIA INSURANCE CO.LTD.	MR AMAR D MITHANI,MS AVANI S MEHTA
14461	FA/1056/2005	22/09/2014	LEGAL REP.OF DECD.HIMANSHUBHAIACHYUTBHAI VORA,KIRANBEN HIMANSHUBHAI VORA (DELETED),PRITHVISH HIMANSHUBHAI VORA,JASMIN HIMANSHUBHAI VORA	MR AJAY R MEHTA	THAKORBHAI CHHATRASINH PARMAR,BHARATKUMAR SOBHAGCHANDRA SHAH,ORIENTAL INSURANCE CO.LTD.	RULE SERVED
14462	FA/1057/2005	08/12/2010	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL DAHYABHAI ISHWARDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14463	FA/1058/2005	10/10/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	SABIRBHAI MOHAMMED,BABUJI SHAKRAJI THAKORE,CHHOTAKHAN SHAKRUKHAN MOYAL	RULE SERVED,SERVED BY PUBLICATION IN NEWS,MR DAXESH T DAVE
14464	FA/1059/2005	18/07/2018	DHAVAL MINOR (NOW MAJOR),MINOR SANJAY (NOW MAJOR),MINRO AJAY (NOW MAJOR),SAMIRBHAI RAMESHBHAI GOHIL,HANSABEN WD/O RAMESHBHAI GOHIL	MR SANDIP C SHAH	DHARAJ NANA KALE-DELETED (HENCE NOTICE NOT TO ISSUE),SHRIKANT M RACHETI,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE NOT RECD BACK,MR P P LAKHANI
14465	FA/1060/2005	18/07/2018	UNITED INDIA INSURANCE CO LTD.,	MR P P LAKHANI	DHAVAL(MINOR) S/O RAMESHBHAI GOHIL,MINOR SANJAY,S/O RAMESHBHAI GOHIL,MINOR AJAY,S/O RAMESHBHAI GOHIL,SAMIR,S/O RAMESHBHAI GOHIL,HANSABEN,WD/O RAMESHBHAI GOHIL,DAHIBEN MAKANBHAI GOHIL M/O DECD.RAMESHBHAI GOHIL,MAKANJIBHAI DHANJIBHAI GOHIL (DELETED),DHANRAJ NANA KALE (DELETED),SHRIKANT M RACHETI	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR SANDIP C SHAH
14466	FA/1062/2005	24/07/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS & LEGAL REP.OF ASHWIN HAKABHAI,HAKABHAI RAVJIBHAI,LILABEN HAKABHAI,RAMESH RAMLAL JUNEJA	,NOTICE SERVED,MR RAXIT J DHOLAKIA

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14467	FA/1063/2005	23/03/2012	LALITABEN GHANSHYAM SONI,CHIRAG GHANSHYAM SONI,MINOR THRO'HIS MOTHER LALITABEN	DHARMESH D NANAVATY	DHIRAJLAL PRADHAN LODHIYA,PUNJABHAI GIGABHAI BOKHIRIA,UNITED INDIA INSURANCE CO.LTD.,JIVANGIRI PRABHATGIRI GOSWAMI,SUDABHAI SOMABHAI MRI	RULE SERVED,UNSERVED EXPIRED (R),MR BC DAVE
14468	FA/1064/2005	18/06/2013	ASHWINBHAI JAYANTIBHAI MODI,RAMILABEN ASHIWNBHAI MODI	MS RV ACHARYA	RAMKARAN RAMCHANDRA SHARMA,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
14469	FA/1065/2005	04/02/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	BHANUBHAI NARSINHBHAI VASAVA,JITENDRABHAI VAGHRI VASAVA,LAKHABHAI M.PADHDAR HEIR & L.RS.OF DECEASED,VALLABHBHAI LAKHABHAI PADHDAR	RULE SERVED,UNSERVED EXPIRED (R),MR DN PANDYA
14470	FA/1066/2005	04/02/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	RAMILABEN BABUBHAI VASAVA,JITENDRABHAI VAGHRI VASAVA,LAKHABHAI M.PADHDAR THROUGH LEGAL HEIRS,VALLABHBHAI LAKHABHAI PADHDAR	RULE SERVED,UNSERVED EXPIRED (R)
14471	FA/1067/2005	04/02/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	PALKHIBEN RUPSINGHBHAI VASAVA,JITENDRABHAI VAGHRI VASAVA,LAKHABHAI M.PADHDAR THROUGH HIS LEGAL HEIRS,VALLABHBHAI LAKHABHAI PADHDAR	RULE SERVED,UNSERVED EXPIRED (R),MR DN PANDYA
14472	FA/1068/2005	04/02/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	MANJULABEN SHANTILAL VASAVA,JITENDRABHAI VAGHRI VASAVA,LAKHABHAI M.PADHDAR LEGAL HEIRS AND REPRESENTATIVE,VALLABHBHAI LAKHABHAI PADHDAR	RULE SERVED,UNSERVED EXPIRED (R),MR DN PANDYA
14473	FA/1069/2005	04/02/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	VINUBHAI DEVJIBHAI VASAVA,CHANDRIKABEN DEVJIBHAI VASAVA,JITENDRABHAI VAGHRIYABHAI VASAVA,LAKHABHAI M PADHDAR LEGAL HEIRS AND REPRESWENTATIV,VALLABHBHAI LAKHABHAI PADHDAR	RULE SERVED,UNSERVED EXPIRED (R),MR DN PANDYA
14474	FA/1070/2005	04/02/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	BHANUBHAI NARSINHBHAI VASAVA,JITENDRABHAI VAGHRI VASAVA,LAKHABHAI M.PADHDAR HEIRS AND LEGAL REPRESENTATIVE,VALLABHBHAI LAKHABHAI PADHDAR	RULE SERVED,UNSERVED EXPIRED (R),MR DN PANDYA
14475	FA/1071/2005	01/04/2016	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	KISHOREBHAI PALTUBHAI SHARMA SINCE DEAD THROUGH HIS LRS,SUMANBEN KISHORBHAI SHARMA,JAYSHREE SATISH PATEL,SMITA VIRAL BHATT,SANGITA PANKAJ VASANI,JIGNESHKUMAR DEVENDRAKUMAR PATEL - DELETED BEFORE TRIBUNAL,DASHRATHLAL MAGANLAL BHATT SINCE DECD HIS HEIRS & L.R.,DIPIKABEN DASHRATHLAL BHATT WIDOW	UNSERVED EXPIRED (N),RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH
14476	FA/1072/2005	15/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	AMRUTLAL PRABHUDAS DARJI DECD.THROUGH THE LRS,KANTABEN AMRUTLAL DARJI HEIRS OF DECD.R-1,MINOR MANOJ AMRUTLAL DARJI HEIRS OF DECD.R-1,KALPESH BHARATBHAI SHAH	,RULE SERVED
14477	FA/1091/2005	19/07/2016	KARA LAKHMAN,	MR RC KAKKAD	RAMSHIBHAI ALABHAI VARU,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS AMEE YAJNIK
14478	FA/1092/2005	28/03/2012	FATIMABEN MIRZA(DECD) THR'HEIRS,MURTAZA SAIFUDDIN MIRZA,MINOR ALIFIYA MURTAZA MIRZA,SAIFUDDIN MULLA ABDULHUSAIN,JUBEDABEN SAIFUDDINBHAI	MR RC KAKKAD	JAGRUPSINGH BACHANSINGH C/O MOGA ROAD CARRIERS,NATIONAL INSURANCE COMPANY,SABIR SAIFUDDIN MIRZA	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
14479	FA/1093/2005	28/03/2012	ALIFIYA MURTAZA MIRZA (MINOR) THRO' MURTAZA SAIFUDIN MIRZA,	MR RC KAKKAD	JAGRUPSINGH BACHANSINGH C/O MOGA ROAD CARRIERS,NATIONAL INSURANCE COMPANY	RULE UNSERVED,MR DAKSHESH MEHTA

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14480	FA/1094/2005	28/03/2012	MURTAZA SAIFUDDIN MIRZA,	MR RC KAKKAD	JAGRUPSINGH BACHANSINGH C/O MOGA ROAD CARRIERS,NATIONAL INSURANCE COMPANY	RULE UNSERVED,MR DAKSHESH MEHTA
14481	FA/1095/2005	16/03/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	MANIBEN WD/O CHIMANBHAI CHATURBHAI,KANTIBHAI CHIMANBHAI PARMAR,MINOR AMBALAL CHIMANBHAI PARMAR,SHAKUNTALABEN CHIMANBHAI PARMAR,CHHOTABHAI JETHABHAI SOLANKI,MUSABHAI JITABHAI KHRISTI DIED,THRO'HIS HEIRS,MANEKBEN WD/O MUSABHAI JIVABHAI,SARLEBAT MUSABHAI KHRISTI,ARVINDBHAI MUSABHAI KHRISTI,MANJUBEN D/O KUSABHAI JIVABHAI KHRISTI,VICTOR MUSABHAI KHRISTI,IBRAHIM MUSABHAI KHRISTI,KARUNABEN MUSABHAI KHRISTI	,NOTICE SERVED,MR MEHUL M MEHTA
14482	FA/1096/2005	05/03/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GOMTIBEN WD/O CHANDUBHAI BHULABHAI SODHAR-PARMAR,DAULATBHAI CHANDUBHAI SODHA- PARMAR,MINOR PRAHLADBHAI CHANDUBHAI SODHA-PARMAR (DELETED),DANIBEN BHULABHAI SODHA-PARMAR(DELETED),BHULABHAI DAHYABHAI SODHA-PARMAR	,NOTICE SERVED
14483	FA/1097/2005	13/04/2012	NATIONAL INSURANCE CO LTD.,	MR MEHUL SHARAD SHAH	JASHUMATIBEN WD/O DECD. GOVINDBHAI KALYANBHAI,KALYANBHAI LAKHABHAI F/O DECD.,SHANTABEN LAKHABHAI M/O DECD.,JITENDRAKUMAR GOVINDBHAI,DHARMENDAKUMAR GOVINDBHAI,IBRAHIMBHAI ISMAILBHAI SAMANT,GULAMJILANI PIRMOHMAD BHISTI	NOTICE SERVED,SERVED BY AFFIX. (R),(MR RN SHAH),(MR NIRAL R MEHTA),MR ABHAYKUMAR P SHAH,MR VIJAY J SHAH
14484	FA/1104/2005	06/01/2016	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	MONGHABHAI VELJIBHAI KATARMAL,JAGDISHBHAI VELJIBHAI KATARMAL,HARESHBHAI VELJIBHAI KATARMAL,HIMAT VELJIBHAI KATARMAL,PARVATIBEN VELJIBHAI KATARMAL,LALJIBHAI BHANJIBHAI MANGE	RULE SERVED,MR ASHOK H TRIVEDI
14485	FA/1105/2005	17/02/2016	UNITED INDIA INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	KANTILAL MOHANLAL PATEL,MANJULABEN KANTILAL PATEL,RAMESHBHAI AMARISHBHAI KOLI,P.J.PARMAR	RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),MR DIPEN K DAVE
14486	FA/1125/2005	25/08/2008	EMPLOYEES STATE INSURANCE CORP,	MR SACHIN D VASAVADA	MINOR HUSAIN IKBAAL THRO'HIS GUARDIAN IKBAAL FULKHAN,CROWN PRODUCTS,K P MEHTA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
14487	FA/1143/2005	17/12/2015	NATIONAL INSURANCE CO LTD.,	MR PALAK H THAKKAR	BHANABHAI HIRABHAI CHAUHAN,DAHYABHAI NATHUBHAI BHARWAD,RAJABHAI KADABHAI HARIJAN,UNITED INSURANCE CO LTD.	RULE SERVED,MR HR PRAJAPATI,MR PRASHANT MANKAD,MR NAVNIT M TAILOR
14488	FA/1146/2005	21/03/2016	JAYABEN SHAILESHKUMAR INTWALA,MINOR JANKIBEN SHAILESHKUMAR INTWALA,MINOR SOHAM SHILESHKUMAR INTWALA,THAKORLAL HARKISHANDAS INTWALA,SOMIBEN THAKORLAL INTWALA	MR MTM HAKIM	ASHOK PRAHLAD GURAV MARATHA,THAKORBHAI VENILAL PATEL,NEW INDIA INS.CO.,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INSURANCE CO LTD.	NOTICE UNSERVED,RULE SERVED,MR SUNIL B PARIKH
14489	FA/1147/2005	21/03/2016	MORIYABEN WD/O RAMANJI MANAJI VANZARA,MINOR LALJI RAMANJI,MINOR ISABEN RAMANJI,MINOR CHAKUBEN RAMANJI,MINOR GOVIND RAMANJI	MR MTM HAKIM	ASHOK PRAHLAD GURAV MARATHA,THAKORBHAI VENILAL PATEL,NEW INDIA INS.CO.,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INSURANCE CO LTD.	NOTICE UNSERVED,RULE SERVED,MR SUNIL B PARIKH

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14490	FA/1148/2005	21/03/2016	SABUBEN WD/O HARISHJI SUNDERJIVANZARA,LAXMIBEN SUNDERJI VANZARA	MR MTM HAKIM	ASHOK PRAHLAD GURAV MARATHA,THAKORBHAI VENILAL PATEL,NEW INDIA INS.CO.,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INSURANCE CO LTD.	NOTICE UNSERVED,RULE SERVED,MR SUNIL B PARIKH
14491	FA/1149/2005	21/03/2016	JOITABEN WD/O NARSINHJI FOJAJIVANZARA,FOJAJI HIRAJI VANZARA,DAKHIBEN FOJAJI VANZARA	MR MTM HAKIM	ASHOK PRAHLAD GURAV MARATHA,THAKORBHAI VENILAL PATEL,NEW INDIA INS.CO.,KAMLESHKUMAR THAKORLAL INTWALA,UNITED INSURANCE CO LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH
14492	FA/1151/2005	08/12/2010	GENERAL MANAGER,	MR RR MARSHALL	GADHVI ARJUNBHAI LAXMANBHAI,GADHVI MONIBHAI LAXMANBHAI,SPECIAL LAND ACQUISITON OFFCIR,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
14493	FA/1152/2005	08/12/2010	GENERAL MANAGER,	MR RR MARSHALL	GOMTIBEN WD/O PATEL NATHALAL KHODIDAS,DECD.THRO'HER HEIRS,PATEL CHINUBHAI NATHALAL,PATEL MANJULABEN,D/O NATHALAL KHODIDAS,PATEL URMILABEN NATHALAL KHODIDAS,BIPINKUMAR NATHALAL KHODIDAS,SPECIAL LAND ACQUISITION OFFICER,DISTRICT COLLECTOR	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR AV PRAJAPATI
14494	FA/1230/2005	04/05/2015	SAVANKUMAR JIGNESHBHAI CHOKSHI (MINOR),CHOKSHI AANANDIBEN MANHARBHAI,CHOKSHI MANHARBHAI SHIVABHAI	(MR BP MUNSHI)	PURANSING PREMSING RAJPUT,RAMKAMAL TRAVELS @ NEW INDIA TRAVELS,UNITED INDIA INSURANCE CO.LTD.,CHOKSI SHITALBEN JIGNESHBHAI	RULE SERVED,RULE SERVED BY DS,(MR MAULIK J SHELAT)
14495	FA/1231/2005	09/08/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RATIBHARTI CHANCHALBHARTI GOSWAMY,SHARDABEN RATIBHARTI GOSWAMY,ARVINDBHAI BABUBHAI SOLANKI,JAI SHAKTI TRANSPORT	NOTICE SERVED,RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,UNSERVED EXPIRED (R)
14496	FA/1359/2005	17/02/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	VIJAYBHAI JATASHANKER BHATT,JAGDISHBHAI VRINDAVANBHAI POPAT,RISITBHAI DAYALJIBHAI KOTECHA	RULE SERVED,MR RC KAKKAD
14497	FA/1360/2005	09/03/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	MULIBEN POPATBHAI DECD.THR'HEIRS,POPATBHAI SHIVABHAI VAGHELA,JAGABHAI POPATBHAI VAGHELA,GAURIBEN POPATBHAI VAGHELA,HARIBEN POPATBHAI VAGHELA,GOVINDBHAI POPATBHAI VAGHELA,NARESHDAN KARNIDAN GADHVI,DINESHKUMAR VITHALBHAI BAROT,UNITED INDIA INSURANCE CO.	,RULE SERVED,MR MTM HAKIM,(MR MAULIK J SHELAT)
14498	FA/1361/2005	09/03/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	SANJAY RAJABHAI RATHOD (MINOR),RAJABHAI DEVABHAI RATHOD,NARESHDAN KARNIDAN GADHVI,DINESHKUMAR VITTHALBHAI BAROT,UNITED INDIA INSURANCE CO.	NOTICE SERVED,RULE SERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR SP MAJMUDAR,MR Y J PATEL
14499	FA/1362/2005	09/03/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	UJIBEN RAJABHAI RATHOD(DECD) THR'HEIRS,RAJABHAI DEVABHAI RATHOD,MINOR MAHESHBHAI RAJABHAI RATHOD,MINOR NITABEN RAJABHAI RATHOD,MINOR SANJAY RAJABHAI RATHOD,NARESHDAN KARNIDAN GADHVI,DINESHKUMAR VITHALBHAI BAROT,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR SP MAJMUDAR,MR Y J PATEL

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14500	FA/1363/2005	09/03/2012	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	DAHIBEN RAMJIBHAI,NARESHDAN KARNIDAN GADHVI,DINESHKUMAR VITHALBHAI BAROT,UNITED INDIA INSURANCE CO.	RULE SERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR SP MAJMUDAR
14501	FA/1365/2005	23/04/2012	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	SHAHBUDDIN KASAMBHAI,MAHESHGIRI KANTIGIRI GOSAI,MANSUKHBHAI RAMJIBHAI,ABDULBHAI JIVABHAI MOMIN,MOHMADBHAI VALIBHAI MOMIN,UNITED INDIA ISURANCE COMPANY	RULE NOT RECD BACK,RULE SERVED,MS HINA DESAI
14502	FA/1366/2005	08/05/2012	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	RAJKUMAR SARJEETSING YADAV,RAJESH NATHALAL HARIJAN,DHIRENDRASINH KISHORSINH DODIYA,PUNJ LYOYD CO.,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD,MR ASIT B JOSHI,MR PREMAL S RACHH
14503	FA/1367/2005	27/03/2012	PATEL KHIMJIBHAI,	MR UTPAL M PANCHAL	RAMEHSKUMAR BHIMJIBHAI GAJAN,PATEL MANSUKHBHAI KHIMJIBHAI HINDOLIYA,NATIONAL INSURANCE CO LTD.	RULE UNSERVED,MR SUNIL B PARIKH,MR JK PARMAR
14504	FA/1385/2005	01/10/2019	UTTAMKUMAR RAMSARAN KEJRIWAL,GIRDHARILAL SHYAMLAL RAINA	MR ZUBIN F BHARDA	MURARKA EXPORTS PVT.LTD.,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
14505	FA/1411/2005	30/06/2009	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMADBHAI ALIBHAI,AAJIBHAI ALIBHAI (SINCE DEC'DTHRO'HEIRS & LRS),VALIBEN W/O AAJIBHAI(HAJIBHAI),GULAMRASOOL S/OAAJIBHAI(HAJIBHAI)SINCE DECD'THRO'HEIRS& LRS,KARIMATBHAI S/O AAJIBHAI (HAJIBHAI),VALIBHAI S/O AAJIBHAI (HAJIBHAI),DAUDBHAI S/O AAHIBHAI (HAJIBHAI),MARIYAMBEN D/O AAJIBHAI (HAJIBHAI),AMINABEN W/O GULAMRASOOL,KARIMABEN D/O GULAMRASOOL,HUSSAIN ALI S/O GULAMRASOOL	,RULE SERVED BY DS,MR.BHARAT PRAJAPATI
14506	FA/1480/2005	15/02/2018	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	BABUBHAI PREMJIBHAI,	NOTICE SERVED
14507	FA/1481/2005	27/03/2017	KHETRA KECHA,	MR MURALI N DEVNANI	UNION OF INDIA,EXECUTIVE ENGINEER (CONSTRUCTION) -I	MS SEJAL K MANDAVIA,MR.SUBHASH G BAROT
14508	FA/1498/2005	20/01/2015	UNITED INDIA INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	PUSHPABEN NARENDRABHAI PATEL,NARENDRABHAI FULABHAI PATEL,HARIPRAKASH NAND YADAV,JAY NARMADA TRANSPORT CO.,HASUMATIBEN KANUBHAI PATEL,HASMUKH HARJIVANDAS SHAH	DELETED,RULE SERVED,MR MTM HAKIM
14509	FA/1499/2005	20/01/2015	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KALPANABEN,WD/O DHARMENDRA CHAMPAKLAL PATEL,MINOR RUCHI DHARMENDRA PATEL THRO'KALPANABEN,WD/O DC PATEL,MINOR DEVARSHI DHARMENDRA PATEL,THRO'KALPANABEN PATEL,CHAMPAKLAL MORARBHAI PATEL,MADHUBEN CHAMPAKLAL PATEL,HARIPRAKASH NAND YADAV,JAY NARMADA TRANSPORT CO.,HASMUKH HARJIVANDAS SHAH	DELETED,RULE NOT RECD BACK,RULE SERVED,MR MTM HAKIM
14510	FA/1500/2005	06/02/2015	UNITED INDIA INSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HASUMATIBEN KANUBHAI PATEL,HARIPRAKASH NAND YADAV,JAY NARMADA TRANSPORT CO.,HASMUKH HARJIVANDAS SHAH	DELETED,RULE SERVED,MR MTM HAKIM
14511	FA/1501/2005	11/12/2008	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	KOKILABEN BHARATBHAI SONI,TUSHARBHAI BHARATBHAI SONI,GAURAVKUMAR BHARATBHAI SONI,DHIRAJLAL VRAJLAL SONI,AIYUBBHAI ISMAILBHAI SHAIKH	RULE SERVED,MR MTM HAKIM

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14512	FA/1502/2005	28/03/2012	RAJNIKANT GORDHANBHAI PATEL,	(MR NA SHAIKH)	VIKRAMSINH RANAJI JADEJA,KASHARJI HALAJI CHUDASAMA,NEW INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
14513	FA/1503/2005	02/09/2014	DEVJIBHAI HIRJIBHAI SHIYAL (DECD. THRO LEGAL HEIRS),PREMIBEN DEVJIBHAI SHIYAL,NIRNJANBHAI DEVJIBHAI SHIYAL,JITENDRA DEVJIBHAI SHIYAL,SHARAD DEVJIBHAI SHIYAL,LAXMIBEN NIRANJANBHAI SHIYAL,HARSHIT NIRANJANBHAI SHIYAL	MR YOGESH S LAKHANI	DUDABHAI JIVABHAI SINGRAKHIA,FARUQMAHMED YUSUFBHAI VORA,ORINETAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
14514	FA/1505/2005	25/04/2012	DILIP ATRILAL PANDYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NARAN DEVRAJ AYAR,LADHIBEN PUNJABHI AYAR,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR HEMANT S SHAH
14515	FA/1506/2005	03/08/2017	MANHARSINH INDUSINH SISODIYA,	(MR KR RAVAL)	NATVARBHAI KHUSHALBHAI PATEL,NATIONAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
14516	FA/1512/2005	05/07/2016	HEIRS OF DECD.LAKHIBEN DAVABHAI,DAYA JIVA RAVAL,HUSBAND OF DECD.,MUNNI,MANJU,PARU,ASHA	MR NIRAV C THAKKAR	HARUN MUSA MEMAN,FATMABAI HARUN	UNSERVED EXPIRED (N),UNSERVED EXPIRED (R)
14517	FA/1518/2005	27/08/2008	REGIONAL DIRECTOR E S I CORPORATION,	MR HEMANT S SHAH	ASSOCIATED CEMENT CO LTD,	RULE UNSERVED
14518	FA/1523/2005	08/02/2008	KAMLABEN CHANDANSINH SODHA DELETED,PANIBEN BHERSINH SODHA	(MR MOHANBHAI DESAI)	GIRDHARIDAN VAKTAVARDAN GADHVI,GAUTAMCHAND BHURCHAND BOTHRO,UNITED INDIA INSURACE CO. LTD	REFUSED SERVED (R) (70),(MR PV NANAVATI),MR VIBHUTI NANAVATI
14519	FA/1527/2005	16/04/2019	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SINHAL BROTHERS,	NOTICE SERVED
14520	FA/1530/2005	29/11/2018	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	THE MANAGER,	RULE SERVED BY DS
14521	FA/1551/2005	07/09/2017	JAGDEEP SHIVSHANKAR SHUKLA DECD.THRUGH HIS LRS,SHARDABEN SHIVSHANKAR SHUKLA MOTHER OF DECD.,MANJULABEN JAGDEEPBHAI SHUKLA WIFE OF DECD.	MR DHARMESH V SHAH,MR SUNIT S SHAH	NEHA JALDEEP BANKER,	MR YM THAKKAR
14522	FA/1552/2005	16/04/2012	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	NATURAL GUARDIAN OF MINOR ANJUMAN ZAHIDBHAI THRO HIS,ROHITKUMAR SHANTILAL SHAH DELETED CT.ORDER DTD.26-03-12.,JIVANBHAI PRABHUBHAI RABARI	DELETED,RULE SERVED, (MR KAMAL M SOJITRA)
14523	FA/1555/2005	18/06/2013	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	ASHVINBHAI JAYANTIBHAI PATEL,RAMILABEN ASHVINBHAI MODI,RAMKARAN RAMCHANDRA SHARMA	RULE SERVED,MS RV ACHARYA
14524	FA/1646/2005	11/04/2012	AHMEDABAD MUNICIPAL CORP.,	MR RR MARSHALL	BHARATBHAI JOITARAM PATEL,TRUPESH JOITARAM PATEL,ANANDIBEN NATVARLAL PATEL,ANASUIYABEN PRAHLADDAS PATEL,USHABEN VISHNUBHAI PATEL,RASHMIKABEN DASRATHLAL PATEL,ARVINDBHAI NAIK @ ARVINDBHAI NAIK DELETED CT.ORD.DTD26-3-12	DELETED,MR BC DAVE,MR P P KASVALA
14525	FA/1647/2005	16/09/2014	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	URVASHIBEN VINODCHANDRA SONI,HARISHKUMAR VINODCHANDRA SONI,GAURANGBHAI RAMESHBHAI PATEL,RAMILABEN RAMESHBHAI PATEL	RULE SERVED,MR MTM HAKIM,MR AK MAVALANKAR
14526	FA/1649/2005	18/04/2012	AHMEDABAD MUNICIPAL CORP.,	MR RR MARSHALL	JAGDISHBHARTHI NATHABHARTI GOSARI,HARUN RASHID ABDULMATIN PATHAN	RULE UNSERVED,MR GAURANG K PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14527	FA/1650/2005	17/04/2012	MOGHIBEN WD/O HEMABHAI AKHAMABHAI PANDOR,MINOR VIKRAMBHAI HEMABHAI PANDOR,THRO'MOGHIBEN,MINOR PARVATBHAI HEMABHAI PANDOR,THRO'MOGHIBEN,MINOR MAHENDRABHAI HEMABHAI PANDOR,THRO'MOGHIBEN,MINOR KALUBHAI HEMABHAI PANDORTHRO'MOGHIBEN,MINOR BHALABHAI HEMABHAI PANDOR,THRO'MOGHIBEN,MINOR SUMITRABEN HEMABHAI PANDOR,THRO'MOGHIBEN,MINOR RANGITBHAI HEMABHAI PANDOR,THRO'MOGHIBEN	MS. SHAILI A KAPADIA	RUMALBHAI VAJABHAI PATEL,FIRDOSH HUSEIN DADI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI
14528	FA/1652/2005	16/04/2012	NEW INDIA ASSURANCE CO LTD. RAJKOT,	MR VIBHUTI NANAVATI	GOVINDBHAI DAYABHAI JADAV,DINESH AMRUTLAL SHAH,MANILAL DEVRAJBHAI VASANT DEL.COURT ORD.DTD.23-3-2012.	DELETED,RULE UNSERVED,MR MANAV A MEHTA
14529	FA/1665/2005	26/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	HASANALI KHIRSAR MUTVA,MAMAD ABHU MUTVA,RAMA LAKHA AHIR	NOTICE SERVED,RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
14530	FA/1666/2005	09/02/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	THAKKAR GHANSHYAMBHAI CHIMANLAL,THAKKAR SHARDABEN GHANSHYAMBHAI,HARSIBHAI JAMNADAS MIRCHANDANI	RULE SERVED,MR.HIREN M MODI
14531	FA/1668/2005	23/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	KANJIBHAI BHAVANBHAI,BHIKHA @ BHIMA JASHA SATVARA,BHAVAN KARSHAN PARMAR	RULE SERVED,MR VH KANARA
14532	FA/1669/2005	10/11/2014	NATHABHAI NANJIBHAI DECD. THR'HEIRS & LRS.,HANSABEN NATHABHAI MAKWANA,MINOR KISHOR NATHABHAI MAKWANA,MINOR KAJAL NATHABHAI,MINOR KAUSHIK NATHABHAI	MR DIVYESH SEJPAL	LALABHAI JIVABHAI VAGH,UNITED INDIA INSURANCE CO. LTD,ALARAKHBHAI DAUDBHAI SALOT,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,RULE SERVED,MS HINA DESAI
14533	FA/1670/2005	06/03/2012	SURESHBHAI NARANBHAI VARU,	(MR PARESH M DARJI)	GAUTAMDAS DWARKADAS,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI
14534	FA/1671/2005	24/04/2012	SODHA PARMAR MOHANBHAI JENABHAI,	MR GIRISH M DAS	NIRMA CHEMICALS (PATEL DETERGENT),NEW INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED
14535	FA/1674/2005	15/02/2012	KASAMBEN WD/O AJMALBHAI MOHANBHAI KOLI,SUBHASHCHANDRA AJMALBHAI KOLI(MINOR),KOKILABEN AJMALBHAI KOLI,THRO'KASAMBEN(MINOR),KANUBHAI AJMALBHAI KOLI THRO'KASAMBEN (MINOR),BHARATBHAI AJMALBHAI KOLI,THRO'KASAMBEN (MINOR),MOHANBHAI VIRSINGBHAI KOLI,RAMTUBEN MOHANBHAI KOLI	MS. SHAILI A KAPADIA	SANJAYKUMAR HANUMANPRASAD SHARMA,RAJEEV S/O KRISHNA SARASIYA,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,SERVED BY RPAD (R)
14536	FA/1675/2005	03/04/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	KELVINBHAI M CHRISTIAN,ILABEN KELVINBHAI,KAULINBHAI KELVINBHAI,MEERSABMMINYA SIRAZMMIY CHAUHAN DELETED CT.ORDER DTD.7-2-11.,SANDESH LTD.	,DELETED,RULE SERVED,MR ASHISH M DAGLI
14537	FA/1676/2005	07/03/2012	PRAHLADBHAI MULJIBHAI VASAVA,	MR AS ASTHAVADI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
14538	FA/1677/2005	07/03/2012	GOPALBHAI MOHANBHAI VASAVA,	MR AS ASTHAVADI	JAGDISH D PATEL,HEMANGBHAI BHUPENDRABHAI PATEL,ORIENTAL INSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
14539	FA/1678/2005	13/04/2012	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	MUKUND RAMJI TUMBRA,BHUPATBHAI R JIVRAJANI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14540	FA/1681/2005	06/09/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	MANJULABEN WD/O JAYANTILAL RUGHNATHJI BRAHMBHATT,PRITIBEN WD/O SHAILESHKUMAR JAYNTILAL BAROT,MINOR PRIYANSHI SHAILESHKUMAR BAROT THRO' MANJULABEN,MINOR JAYMIT SHAILESHKUMAR BAROT THRO' MANJULABEN,SANJAYKUMAR ANANDRAY BRAHMBHA-TT,HARSHADBHAI DAMJIBHAI GAJJAR DELETED AS PER COURT ORDER	DELETED,RULE SERVED,MR.HIREN M MODI
14541	FA/1682/2005	15/02/2012	TRANSPORT MANAGER,	MR ADIL R MIRZA	AMARSINGH TEJSINGH RAJPUT,	MR AMIT C NANAVATI
14542	FA/1785/2005	29/06/2009	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KANTABEN BHIMAJIBHAI CHAUHAN (KADIYA),FACTORY MANAGER ASARAVA MILLS	MR SUNIL K SHAH,MS SUSHMA S SHAH,MR PRABHAKAR UPADYAY
14543	FA/1791/2005	21/04/2014	KAMINIBEN MAHESHBHAI PANCHAL,	MR MTM HAKIM	VINODKUMAR AMBALAL CHAUHAN,HASMUKHBHAI DHULABHAI PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR,MR MUKESH N PANDIT
14544	FA/1794/2005	24/04/2012	RAMESHBHAI RAVAJIBHAI GORANIYA,	MR NITIN M AMIN	HAIDARMIYA AKBARMIYA KADRI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MS AMEE YAJNIK
14545	FA/1795/2005	17/04/2012	LALITABEN JIVANLAL SHAH,	MR BHARAT JANI	HARJIVANBHAI JIVRAJBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MS AMEE YAJNIK,MR DEVDIP BRAHMBHATT
14546	FA/1798/2005	19/09/2011	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	SHAMBHUNATHRAM RAMVILAS RAM,VINOD MITA	RULE SERVED,MR AJAY R MEHTA
14547	FA/1800/2005	16/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	SHIVRAY FODAR RAY,DULARIDEVI W/O SHIVRAY FODAR RAY,SURESHBHAI I AAHIR,NATIONAL INSURANCE CO. LTD,PREMJI BHANJI CHAVDA	RULE SERVED,MR HARDIK C RAWAL,MR DAKSHESH MEHTA,MRS MH RAWAL
14548	FA/1803/2005	12/12/2015	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	PURSHOTTAMBHAI BHIKHABHAI (DECD. THRO LEGAL HEIRS),CHANDRIKABEN PURHOTTAMBHAI,DIPIKA PURSHOTTAMBHAI(MINOR),MAYURI PURSHOTTAMBHAI(MINOR),JAYESH PURSHOTTAMBHAI(MINOR),MINOR JAYESH PURSHOTTAMBHAI,NANDKUVARBA CHANDUBHA PARMAR,NATUBHAI CHANDUBHAI PARMAR	RULE SERVED,MR DIVYESH SEJPAL
14549	FA/1804/2005	11/04/2017	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	LALJIBHAI ISHWARBHAI,NANDKUNVARBA CHANDUBHA PARMAR,NATUBHAI CHANDUBHAI PARMAR,OWNER OF HERO HONDA MOTOR CYCLE NO.GJ-13-A-7121	RULE SERVED,MR DIVYESH SEJPAL
14550	FA/1805/2005	02/09/2013	ORIENTAL INSURANCE CO. LTD,M/S MUKUND LIMITED	MR AMAR N BHATT,MR KK NAIR	PANCHAM KIRITKUMAR BHAVSAR,RUPAL KIRITKUMAR BHAVSAR,MUKUND LIMITED TRANSPOSED AS APPELLANT NO.2,NIKHIL JASWANT BHAVSAR,JAYDEV JASWANT BHAVSAR	,MR BHARAT JANI,MS PAURAMI B. SHETH,MR MANAV A MEHTA
14551	FA/1807/2005	27/01/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	SAKARBEN WD/O DHARMSHIBHAI RAMBHAI GODLIA,VINUBHAI DHARMSHIBHAI GODLIA,VITHALBHAI DHARMSHIBHAI GODILIA,RAMESHBHAI DHARMSHIBHAI GODLIA,MAGANBHAI DHARMSHIBHAI GODLIA,VIJAYABEN DHARMSHIBHAI GODLIA,RAJNIKANTH VINUBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,VASANTBHAI UMIYASHANKER,KANTILAL BECHARBHAI PATEL	RULE SERVED,MR BM MANGUKIYA,SHARMISHTA A DAVE

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14552	FA/1808/2005	27/01/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	NARANDAS N SAVLANI,RAJNIKANTH VINUBHAI PATEL,UNITED INIDIA INSURANCE CO. LTD.,VASANTBHAI UMIYASHANKAR,KANTILAL BECHARBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR BM MANGUKIYA,SHARMISHTA A DAVE
14553	FA/1809/2005	27/01/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	VASUDEV T SAVLANI(DECD. THRO ITS HEIRS),VANDANABEN VASUDEVBHAI SAVLANI,KANYALAL VASUDEVBHAI SAVLANI,KISHORBHAI VASUDEVBHAI SAVLANI,SUNDERBHAI VASUDEVBHAI SAVLANI,HARESHBHAI VASUDEVBHAI SAVLANI,RAJNIKANTH VINUBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,VASANTBHAI UMIYASHANKAR,KANTILAL BECHARBHAI PATEL	,RULE SERVED,MR RC KAKKAD,MR BM MANGUKIYA,SHARMISHTA A DAVE
14554	FA/1810/2005	27/01/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	SHANTABEN JASHWANTBHAI BARIYA,MINOR RAMILABEN JASHWANTBHAI BARIYA,MINOR RANJITSINH JASHWANTBHAI BARIYA,MANJALIBEN NARSINHBHAI BARIYA,RAJNIKANTH VINUBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,VASANTBHAI UMIYASHANKAR,KANTILAL BECHARBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR BM MANGUKIYA,SHARMISHTA A DAVE
14555	FA/1811/2005	27/01/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	FIROJBHAI JIVABHAI SURANI,RAJNIKANTH VINUBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.,VASANTBHAI UMIYASHANKAR,KANTILAL BECHARBHAI PATEL	RULE SERVED,MR BM MANGUKIYA,MR AV PRAJAPATI,SHARMISHTA A DAVE
14556	FA/1812/2005	17/04/2012	JITENDRA P. PATEL,	MS MITA S PANCHAL	HUSEN MAHAMADHUSEN MALEK,,THE ORIENTAL INSURANCE CO. LTD,FAROOKBHAI ISMAILBHAI MEMAN	RULE SERVED,MR SHALIN N MEHTA
14557	FA/1813/2005	24/04/2012	DINESHKUMAR MOHANLAL PATEL,	MS NIYATI K SHAH	MAMAD FAKIRMAMAD HINGORAJA,SHIVAJIBHAI MAVJIBHAI SAYANI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH
14558	FA/1814/2005	09/01/2012	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	KANJI BACH AYAR F/O LATE AMIT KANJI AYAR,RAMIBEN KANJI AYAR,ABDULKADIR ABDUL RHEMAN,AMIT RAJESH GOR	RULE SERVED,MR CH VORA
14559	FA/1815/2005	14/03/2018	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	NANABHAI CHHAGANBHAI PRAJAPATI,SANTOKBEN NANABHAI PRAJAPATI,SAVITABEN GOPALBHAI PRAJAPATI,YOGESHKUMAR GOPALBHAI PRAJAPATI,RAMILABEN GOPALBHAI PRAJAPATI,MAHESHKUMAR GOPALBHAI PRAJAPATI,NATHABHAI DEVJIBHAI MAKWANA (DELETED IN ORIG. PTOCEEDINGS),MUSTAKBHAI HUSENBHAI VAJAPURA	,RULE SERVED,MR JV JAPEE
14560	FA/1816/2005	04/05/2017	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	BHARATKUMAR RIKHAVCHAND SHAH,SUNANDABEN BHARATKUMAR SHAH,HITENDRAKUMAR BHARATKUMAR SHAH,NATHABHAI DEVJIBHAI MAKWANA,MUSTAKBHAI HUSENBHAI VAJAPURA,HEIRS & LEGAL REP.OF GOPALBHAINANABHAI PRAJAPATI,NANABHAI CHHAGANBHAI PRAJAPATI,SANTOKBEN NANABHAI PRAJAPATI,SAVITABEN GOPALBHAI PRAJAPATI,YOGESHKUMAR GOPALBHAI PRAJAPATI,RAMILABEN GOPALBHAI PRAJAPATI,MAHESHKUMAR GOPALBHAI PRAJAPATI,UNITED INDIA INS.CO.LTD.	,RULE SERVED,RULE UNSERVED,MR SK PATEL,MS AMEE YAJNIK,MR MANISH G PATEL

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14561	FA/1817/2005	04/05/2017	NEW INDIA ASSURANCE CO LTD.,	MR VIBHUTI NANAVATI	ARUNABEN RATILAL SHAH,NATHABHAI DEVJIBHAI MAKWANA (DELETED),MUSTAKBHAI HUSENBHAI VAJAPURA,HEIRS & LEGAL REP.OF GOPALBHAINANABHAI PRAJAPATI,NANABHAI CHHAGANBHAI PRAJAPATI,SANTOKBEN NANABHAI PRAJAPATI,SAVITABEN GOPALBHAI PRAJAPATI,YOGESHKUMAR GOPALBHAI PRAJAPATI,RAMILABEN GOPALBHAI PRAJAPATI,MAHESHKUMAR GOPALBHAI PRAJAPATI,UNITED INDIA INS.CO.LTD.	,DELETED,RULE SERVED,MR AM PAREKH,MS AMEE YAJNIK
14562	FA/1818/2005	06/01/2016	MAHAVIRSINH INDRAVIJAYSINH JHALA (DECD)THR'HEIRS,INDRAVIJAYSINH SAJJANSINH JHALA,MANHARBA INDRAVIJAYSINH JHALA	BALKRISHNA ACHARYA	MALADE DEGAR BHUTIYA,ORIENTAL INSURANCE CO.LTD.	SERVED BY PUBLICATION IN NEWS,MR KK NAIR
14563	FA/1819/2005	02/05/2013	MANAGER,S.T.CORP.,KANUBHAI MOTIBHAI PADHIYAR	MRS VASAVDATTA BHATT	DHUNABEN,D/O GOKALBHAI VELJIBHAI,LILABEN,D/O GOKALBHAI VELJIBHAI,VALIBEN GOKALBHAI,KHODABHIA GOKALBHAI,YASINBHAI AYUBHBHAI VOHRA,RAVINDRAKUMAR CHHOKRAM VOHRA,MANAGER	RULE SERVED,MR DAKSHESH MEHTA
14564	FA/1820/2005	02/05/2013	MANAGER,S.T.CORP.,KANUBHAI MOTIBHAI PADHIYAR	MRS VASAVDATTA BHATT	HARESHBHAI AMBALAL HARIJAN,BHARATBHAI AMBALAL HARIJAN,YASINBHAI AYUBBHAI VOHRA (DELETED),RAVINDRAKUMAR CHHOKRAM VOHRA,MANAGER	,RULE SERVED,MR DAKSHESH MEHTA
14565	FA/1823/2005	02/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NAZMABEN FARUKBHAI QURESHI (DECD.)THR'HEIRS,FARUKBHAI RAZAKBHAI QURESHI,KULSUMEN FARUKBHAI QURESHI,GIRDHARBHAI HIRJIBHAI SORATHIA	,RULE SERVED,(MR KISHOR M PAUL)
14566	FA/1824/2005	09/01/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	ARJAN HIRA KARIA F/O LATE RAMESH,KHIMIBEN ARJAN KARIA M/O LATE RAMESH,BHURA RANCHHOD AYAR,AMRA HARI DHEELA	NOTICE SERVED,DELETED,MR MB GOHIL
14567	FA/1825/2005	20/10/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	JITENDRA ALIAS JIGNESH ALIAS JIGAR RAMANBHAI PANCHAL,JAHIRUDDIN IMAMUDDIN SHEIKH (DELETED AT EX.15)	,MR HARSHADRAY A DAVE
14568	FA/1857/2005	11/12/2017	MONGHIBEN WD/O MOHANBHAI RANCHHODBHAI BHARWAD,PARVATIBEN MOHANBHAI BHARWAD,RANJANBEN MOHANBHAI BHARWAD,BHAGWATIBEN MOHANBHAI BHARWAD,SATISHBHAI MOHANBHAI BHARWAD,LAXMANBHAI MOHANBHAI BHARWAD,BHARATBHAI MOHANBHAI BHARWAD,BHAVNABEN MOHANBHAI BHARWAD	MR. D. P. KINARIWALA	MOTIBHAI GAGABHAI JADAV (RAJPUT)(DECD),RATANBEN MOTIBHAI JADAV,MANOJKUMAR MOTIBHAI JADAV,RAMESHKUMAR MOTIBHAI JADAV,RAMILABEN MOTIBHAI JADAV,M/S.GAGABHAI HIRABHAI PARTNER MOTIBHAI GAGABHAI JADAV(RAJPUT,NATIONAL INSURANCE CO LTD.	,RULE SERVED,RULE UNSERVED,MS MEGHA JANI
14569	FA/1858/2005	06/04/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	UDAYAN VINODCHANDRA SHAH,DIPIKABEN RUPESHKUMAR DESAI,JAGRUTI SANJAUKUMAR SHAH,DINESHKUMAR SURAJMALJI MINA (DELETED AS PER COURT ORDER DT 09/10/12 IN CA 2163/12),BANSILAL PANNALAL SWALKHI	DELETED,MR JV JAPEE,MR VIBHUTI NANAVATI
14570	FA/1859/2005	18/04/2012	GUJARAT STATE ROAD TRASNPORT CORPORATION,	MRS VASAVDATTA BHATT	LILABEN VELJIBHAI (DECD. THRO LEGAL HEIRS),VALJIBHAI KHETABHAI VALERA,PARSHOTTAM VALJIBHAI VALERA,SHARDABEN VALJIBHAI VALERA,RAJUBEN VALJIBHAI VALERA,RAMESH VALJIBHAI VALERA,CHUDASAMA SAJUBHA VERUBHA,BHARWAD JIVANBHAI VAJUBHAI,HARIBHAI BHIKHABHAI BHARWAD	,RULE SERVED,MR DIPEN K DAVE
14571	FA/1860/2005	19/09/2014	DAJABHAI KESRABHAI MOCHI- SOLANKI,	MR MTM HAKIM	ABBASBHAI AHMEDBHAI MIRZA,G.S.R.T.C.,M.D.PADARIYA,CHANDULAL HARIBHAI MANIYA,NATIONAL INS. CO.	DELETED,RULE SERVED,MS SEJAL K MANDAVIA,MR RATHIN P RAVAL
14572	FA/1861/2005	01/05/2012	DILIPKUMJAR NAGARAJ CHAVDA,	MR RR MARSHALL	JAVEDKHAN BADRUDDIN,ROYAL EXPRESS TRANSPORT CO.,NEW INDIA ASSURANCE CO LTD.	RULE UNSERVED,(MR HASMUKH THAKKER)

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14573	FA/1862/2005	17/04/2012	KALIBEN WD/O BADIYABHAI KHIMA-BHAI KALASWA,HIRABEN WD/O BADIYABHAI KHIMA-BHAI KALASWA,NANIABHAI BADIYABHAI KALASWA,MINOR MAGNIBEN BADIYABHAI KALASWA,MINOR MANABHAI BADIYABHAI KALASWA,MINOR JAVSINGH BADIYABHAI KALASWA,MINOR HAVSINGHBHAI BADIYABHAI KALASWA,MINOR SHAILESH BADIYABHAI KALASWA	MS. SHAILI A KAPADIA	JAYNATIBHAI SOMSINGHBHAI BARIA,SOMSINGHBHAI FULSINGHBHAI BARIA,UNITED INDIA INSURANCE CO. LTD	MR VIBHUTI NANAVATI,MR VD PARGHI
14574	FA/1863/2005	18/10/2013	SUNIBEN WD/O RAMESHBHAI GANGA-BAHI PALASH,MINOR KALIBEN RAMESHBHAI PALASH,MINOR MANIBEN RMAESHBHAI PALASH,MINOR RADHABEN RAMESHBHAI,MINOR SITABEN RAMESHBHAI PALASH,GANGABHAI FULABHAI PALASH,KATUBEN GANGABHAI PALASH	MS. SHAILI A KAPADIA	AKHAMABHAI RATABHAI KHANT,GUJARAT STATE ROAD TRANSPORT CORPORATION,BABULAL MANARAV RAV,TEJSING PRATAPSING MEHTA,NEW INDIA INSRUANCE CO.LTD	RULE SERVED,RULE UNSERVED,REFUSED SERVED (R)(70),MR SANDIP C SHAH
14575	FA/1864/2005	18/10/2013	SUNIBEN WD/O RAMESHBHAI GANGA-BAHI PALASH,MINOR KALIBEN RAMESHBHAI PALASH,MINOR MANIBEN RMAESHBHAI PALASH,MINOR RADHABEN RAMESHBHAI,MINOR SITABEN RAMESHBHAI PALASH,GANGABHAI FULABHAI PALASH,KATUBEN GANGABHAI PALASH	MS. SHAILI A KAPADIA	AKHAMABHAI RATABHAI KHANT,GUJARAT STATE ROAD TRANSPORT CORPORATION,BABULAL MANARAV RAV,TEJSING PRATAPSING MEHTA,NEW INDIA INSRUANCE CO.LTD	RULE SERVED,RULE UNSERVED,REFUSED SERVED (R)(70),MRS VASAVDATTA BHATT
14576	FA/1865/2005	25/11/2013	MALABHAI DHIRABHAI BHABHOR,	MS. SHAILI A KAPADIA	SHIVSHANKER HIRALAL BHATT,SHANKERLAL HIRALAL JAT,ORIENTAL INSURANCE CO. LTD	SERVED BY AFFIX(N),(MR MAULIK J SHELAT)
14577	FA/1867/2005	20/03/2018	KESHABHAI AMICHAND PATEL,JASHIBEN KESHVLAL PATEL	MR MAHESH BHAVSAR	LAGRABAHI RUDABHAI KARMATIYA,MADHUJIBHAI PARSOTTAMBHAI PARMAR,ORIENTAL INSURANCE COMPANY,JAYSHREEBEN KAUSHIKUMAR PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR DR BHATT,MR KK NAIR,MR AS SAIYED
14578	FA/1868/2005	07/02/2008	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	VALJI SHIVJI VARSANI,MONHANLAL VISHRAM PARASIA	RULE SERVED,(MR SANDEEP N BHATT)
14579	FA/1869/2005	16/04/2012	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	ALADAD DADMOHMED,KALA LAKHA PARMAR DRIVER OF GJ-11-U-3855,ISMAIL ALIMOHMED BLOCH	RULE SERVED,MR AMAR D MITHANI
14580	FA/1871/2005	06/01/2016	JASODABEN RATANJI THAKOR,JAYESH RATANJI THAKOR,MINOR THRO'JASODABEN R THAKOR,MANOJ RATANJI THAKOR,MINOR THRO'JASODABEN R THAKOR,SUREKHABEN RATANJI THAKOR, MINOR THRO'JASODABEN R THAKOR,GEDALJI SUJAJI THAKOR	MR MEHUL SHARAD SHAH	RIDMAL MUKHRAM,UNITED INDIA INSURANCE CO.LTD.	SERVED BY AFFIX. (R),MR BC DAVE
14581	FA/1911/2005	16/09/2011	NATUBHAI SOMABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
14582	FA/1912/2005	16/09/2011	CHANDUBHAI SHIVABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
14583	FA/1913/2005	16/09/2011	CHATURBHAI MANORBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
14584	FA/1914/2005	16/09/2011	BHAILALBHAI MANILAL,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
14585	FA/1915/2005	16/09/2011	PRABHUBHAI KHODABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
14586	FA/1916/2005	16/09/2011	BHAILALBHAI ISHWARBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
14587	FA/1917/2005	16/09/2011	SHANTILAL ISHWARBHAI POWER OF ATTORNEY HOLDER OF,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	
14588	FA/1918/2005	16/09/2011	BACHUBHAI BAKORBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	

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14589	FA/1919/2005	16/09/2011	ISHWARBHAI MAFATBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	
14590	FA/1920/2005	16/09/2011	HIMATBHAI LALJIBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	
14591	FA/1921/2005	18/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,ILIYSHBHAI SULEMANBHAI VORA	MRS VASAVDATTA BHATT	JAYNABEN WD/O VIKRAMBHAI PRATAPBHAI BRAHMBHATT,MINOR SAGAR VIKRAMBHAI BRAHMBHATT,MINOR MITUL VIKRAMBHAI BRAHMBHATT,PRATAPBHAI BRAHMBHATT (DELETED),RATNABEN PRATAPBHAI BRAHMBHATTM/O DECD.VIKRAMBHAI	,RULE SERVED,REFUSED SERVED (R)(70)
14592	FA/1922/2005	11/09/2008	GUJARAT STATE ROAD TRASNPORT CORPORATION,	MRS VASAVDATTA BHATT	MADHUBEN WD/O DHIRUBHAI BHEMABHAI PATEL,SEJAL DHIRUBHAI PATEL,VISHAL DHIRUBHAI PATEL,ANJUBEN DHIRUBHAI PATEL,BRIJESH DHIRUBHAI PATEL,IBRAHIMBHAI MAHMADBHAI	RULE SERVED,MR PRAVIN GONDALIYA
14593	FA/1923/2005	20/03/2018	JAYSHREEBEN KAUSHIKKUMAR PATEL,MINOR JAYKISHAN KAUSHIKKUMAR PATEL,MINOR BABABHAI KAUSHIKKUMAR PATEL,KHODIDAS MOHANBHAI PATEL,KAMLABEN KHODIDASBHAI PATEL	MR JV JAPEE	LAGRABHAI RUDABHAI KARMATIYA,RADHABEN ALIAS RAMILABEN LAGRABHAI KARMATIYA BEING THE WIDOW OF THE DECEASED,SAVITABEN LAGRABHAI KARMATIYA BEING THE DAUGHTER OF THE DECEASED,LABHUBHAI LAGRABHAI KARMATIYA BEING THE SON OF THE DECEASED,MADHUJIBHAI PARSHOTTAMBHAI PARMAR,ORIENTAL INSURANCE CO.	RULE UNSERVED,UNSERVED EXPIRED (R),MR DR BHATT,MR KK NAIR,MR AS SAIYED
14594	FA/1924/2005	20/03/2018	KESHABHAI AMICHAND PATEL,HIRABEN KESHABHAI PATEL	MR MAHESH BHAVSAR	LAGRABAHI RUDABHAI KARMATIYA LEGAL HEIRS OF DECEASED,MADHUJIBHAI PARSOTTAMBHAI PARMAR,ORIENTAL INSURANCE COMPANY,JAYSHREEBEN KAUSHIKUMAR PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR DR BHATT,MR AS SAIYED
14595	FA/1925/2005	24/11/2015	GAJARABEN VIJAYSINH SOLANKI,JAYDEEPSINH VIJAYSINH SOLANKI,JAGRUTIBEN VIJAYSINH SOLANKI,JIGNESH VIJAYSINH SOLANKI,MANSANGJI TAKHAJI SOLANKI (DELETED AS PER COURT'S ORDER DATED 24/11/2015	MR MEHUL SHARAD SHAH	MAQBOOLBHAI H MANSURI,ORIENTAL INSURANCE CO LTD.,MOHMMAD HANIF S/O MEHBOOBKHAN,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE SERVED BY DS,SERVED BY RPAD (R),MR CJ VIN
14596	FA/1941/2005	15/03/2018	MOHAMMADILIYAS DILAVARKHAN PATHAN,	MR ZUBIN F BHARDA	NATHUBHAI VASIBHAI KATARA,MINESH MANOHARLAL SHAH,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT),NEEL N SHAH
14597	FA/1942/2005	16/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	KHIMABHAI AMRABHAI VANKAR,BHANIBAI KHIMABHAI VANKAR,MULJIBHAI DHANJIBHAI PARMAR PATEL,JETHALAL KHIMJI PARMAR	NOTICE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
14598	FA/1943/2005	18/04/2013	SEJAL SURESHBHAI'S (MINOR) GUARDIAN SURESHBHAI HIMMATBHAI,	MR TRILOK J PATEL	YAKUB IBRAHIM BABAR,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT
14599	FA/1944/2005	18/04/2013	MEENABEN W/O SURESHBHAI HIMMATBHAI,	MR TRILOK J PATEL	YAKUB IBRAHIM BABAR,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT
14600	FA/1945/2005	18/04/2013	KANTIBHAI RANCHHODBHAI,	MR TRILOK J PATEL	YAKUB IBRAHIM BABAR,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT
14601	FA/1946/2005	18/04/2013	NIKETABEN SURESHBHAI'S (MINOR)GUARDIAN SURESHBHAI HIMMATBHAI,	MR TRILOK J PATEL	YAKUB IBRAHIM BABAR,GSRTC	RULE SERVED,MRS VASAVDATTA BHATT

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14602	FA/1947/2005	28/03/2012	THE UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJENDRAKUMAR AMRUTLAL PATEL,FATESING DOLATSING SISODIYA,PARASRAM MOTIRAM MEHTS,NANDUBHAI RAMANBHAI PATEL,THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY RPAD (R),MR BHARAT JANI,MR AJAY R MEHTA
14603	FA/1948/2005	11/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	BHALIBEN WD/O MANGALDAS SHAMBHUDAS PRAJAPATI,SUNITA MANGALDAS PRAJAPATI,MINOR NIKITA MANGALDAS PRAJAPATI,MINOR HARDIKMANGALDAS PRAJAPA TI,DAHYABHAI SHAMBHUDAS PRAJAPATI	MR KIRAN C MEHTA
14604	FA/1955/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DAJIBHAI FULJIBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI
14605	FA/1957/2005	25/11/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	HASMUKHBHAI MOTILAL PARMAR,	MR R N GHOTRA,(MS MANSHI A MACWAN)
14606	FA/1958/2005	25/11/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	HASMUKHBHAI MOTILAL PARMAR,	MR R N GHOTRA,(MS MANSHI A MACWAN)
14607	FA/1960/2005	28/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	JIVIBEN WD/O BHURAJI PUNAMJI,MINOR GORDHANBHAI BHURAJI THRO'JIVIBEN WD/O BHURAJI,MINOR MANJULABEN BHURAJI, THRO'JIVIBEN WD/O BHURAJI,MINOR SUKHIBEN BHURAJI,THRO' JIVIBEN WD/O BHURAJI PUNAMJI,ARVNIDBHAI BHURAJI THRO'JIVIBEN WD/O BHURAJI,PUNAMJI KANAJI KHANT,PATEL MAHENDRAKUMAR KANTILAL	RULE SERVED,UNSERVED EXPIRED (R)
14608	FA/1962/2005	02/04/2018	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	MAGANBHAI GANESHBHAI (DECD. THRO LEGAL REP. & HEIRS),SHANTABEN MAGANBHAI,GIRISHBHAI MAGANBHAI,DILIP MAGANBHAI,RAMILABEN MAGANBHAI(MINOR) THRO' SHANTABEN MAGANBHAI,MINOR SURESHBHAI MAGANBHAI,KISHANBHAI BADRISHANKER DIXIT,SAJIDKHAN YASINKHAN C/O KISHANBHAI BADRISHANKER DIXIT,RAMESHBHAI KARAMSHIBHAI PARMAR,GORDHANBHAI BHAGABHAI DHOLAKIYA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR RAXIT J DHOLAKIA
14609	FA/1969/2005	26/06/2012	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	URMILABEN HIRABHAI PATEL,HASMITABEN HIRABHAI PATEL,CHETANKUMAR HIRABHAI PATEL,JITENDRABHAI BALKISHANBHAI,HASMUKHLAL RAMANLAL MODHIPA	RULE SERVED,MR.HIREN M MODI
14610	FA/1970/2005	23/09/2013	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	SUDHABEN ARUNSINH CHAUHAN,DILIP PADMAKANT BHATT,NEW INDIA INSURANCE CO.,KAILASH NANURAM BHIL,SUBHASHCHANDRA SHANTILAL JAIN	NOTICE SERVED,DS AFF.NOT FILED (R),MR VIBHUTI NANAVATI,MR KASHYAP R JOSHI
14611	FA/1971/2005	16/07/2013	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	RASIKBHAI BHIKHABHAI BAROT (KHARVAD),NARSNAGJI PRABHUDAN BAROT,SAGALCHAND PUJALAL ANANDA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
14612	FA/1972/2005	30/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	JYSTONABEN AJITKUMAR VYAS,VAISHALIBEN AJITKUMAR VYAS,KALIDAS JIJIDAS PATEL	RULE SERVED,MR KIRTIDEV R DAVE
14613	FA/1973/2005	10/12/2008	SHARDABEN RAMESHBHAI PATEL,VIVEKKUMAR RAMESHBHAI PATEL MINOR,TWINKLE RAMESHBHAI PATEL MINOR	MR JOY MATHEW	RAJESHBHAI RATILAL SHAH,UNITED INDIA INSURANCE CO. LTD	MR RAJNI H MEHTA,MR SHAKEEL A QURESHI

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14614	FA/1974/2005	25/07/2019	SAMATBHAI RAMSHIBHAI AMBALIYA DECD.THROUGH THE LRS,MANIBEN W/O SAMATBHAI AMBALIYA,JESABHAI SAMATBHAI AMBALIYA,MERUBHAI SAMATBHAI AMBALIYA	MR BHARAT V SHAH	DEVSHIBHAI JIVABHAI CHAVADA,UNITED INDIA INSURANCE CO. LTD,RAMBHAI KHIMABHAI AMBALIYA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED BY DS,MS AMEE YAJNIK,MR SP MAJMUDAR,MR RATHIN P RAVAL
14615	FA/1975/2005	10/05/2019	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	JANUBHAI RADVABHAI VASAVA,DHARAMSINH JANUBHAI VASAVA,MINOR CHETNA JANUBHAI VASAVA,KANUBHAI CHITUBHAI VASAVA,NATVARLAL NANDLAL PATEL HEIRS AND LEGAL REPRESENTATIVES,KAUSALYA @ KAILASBEN WIDOW OF NATWARLAL NANDLAL PATEL,NARESH,S/O.NATWARLAL NANDLAL PATEL,RAJENDRA S/O.NATWARLAL NANDLAL PATEL,ASHWIN,S/O.NATWARLAL NANDLAL PATEL,SALIM IBRAHIM PATEL	,RULE SERVED,REFUSED SERVED (R)(70),DS AFF.NOT FILED (R),MR DN PANDYA
14616	FA/1976/2005	10/05/2019	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	DHANJIBHAI DALPATBHAI VASAVA,MINOR AMBALAL DHANJIBHAI VASAVA,THRO'DHANJIBHAI VASAVA,KANUBHAI CHITUBHAI VASAVA,NATVARLAL NANDLAL PATEL HEIRS AND LEGAL REPRESENTATIVES,KAUSALAYA @ KAILASBEN WIDOW OF NATWARLAL NANDLAL PATEL,NARESH,S/O.NATWARLAL NANDLAL PATEL,RAJENDRA S/O.NATWARLAL NANDLAL PATEL,ASHWIN,S/O.NATWARLAL NANDLAL PATEL,SALIM IBRAHIM PATEL	REFUSED SERVED (R)(70),DS AFF.NOT FILED (R),MR DN PANDYA
14617	FA/1977/2005	01/05/2012	MOIZ KHURSHIDHSEIN PIPLODWALA,	MS. SHAILI A KAPADIA	GOKULDAS MAGANDAS DESAI,NATIONAL INSURACE CO. LTD	RULE SERVED,MS LILU K BHAYA
14618	FA/1993/2005	24/04/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	PARMAR SURESHBHAI DHANJIBHAI,P.B.PATIL	NOTICE UNSERVED,MR MA PAREKH
14619	FA/1995/2005	17/04/2012	RIYAZ SADRUDIN KASAMBHAI ISHANI(DECD. THRO LEGAL HEIRS),SADRUDDIN KASAMBHAI ISHANI,JENABEN SADRUDDIN ISHANI,AKBAR SADRUDDIN ISHANI,SAYROJ SADRUDDIN ISHANI	MR RAJESH K SAVJANI	INDIAN ROADLINES,NATIONAL INSURANCE CO.LTD.,VIRENDRASINH KIRITSINH JADEJA,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR MEHUL SHARAD SHAH,(MR HASMUKH THAKKER),MR PREMAL S RACHH
14620	FA/1996/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARMAN DAHYABHAI,VIMLABEN DAHYABHAI,PREMILABEN DAHYABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14621	FA/1997/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GOHIL NATVAR SANABHAI,BALWANT NATVAR SANABHAI,JASODA NATVAR SANABHAI,LEELABEN NATVAR SANABHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14622	FA/1998/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAMESHBHAI RANCHHODBHAI PATEL,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14623	FA/1999/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI KALYAN RABARI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14624	FA/2000/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PRADEEP NATVARLAL JOSHI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14625	FA/2001/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAYESHKUMAR BAKORBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14626	FA/2002/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BABUBHAI JAGJIVANDAS,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14627	FA/2003/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KHODABHAI RANCHHODBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14628	FA/2004/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARMAN RAVISHANKER RAVAL,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL

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14629	FA/2005/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHAILESHBHAI DAJI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14630	FA/2006/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHAILALBHAI DWARKADAS,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14631	FA/2007/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANGLAGIRI PARSANLAL,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14632	FA/2008/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANIBEN TRIBHOVANDAS,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14633	FA/2009/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHIKHABHAI RANCHODBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14634	FA/2010/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	UDESINH AMARSINH,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14635	FA/2011/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHANTILAL RANCHHODBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14636	FA/2012/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. PARSHOTTAM FULABHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14637	FA/2013/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MULJIBHAI ZAVERBHAI PATEL,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14638	FA/2014/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. JETHABHAI,CHANCHALBEN JETHABHAI,AMBALAL JETHABHAI,LAXMIBEN JETHABHAI,LALITABEN JETHABHAI,VIMLABEN JETHABHAI,THE EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
14639	FA/2015/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GANGABEN BHARAT [BHAVANBHAI],NARSANG BHARAT,SITABEN BHARAT,KARSAN BHARAT,SAMBHUBHAI BHARAT,THAKOREBHAI BHARAT,JASIBEN BHARAT,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14640	FA/2016/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. DAHYABHAI DWARKADAS,JASODABEN DAHYABHAI,PRAVINBHAI DAHYABHAI,JAGDISHBHAI DAHYABHAI,KOKILABEN DAHYABHAI,THE EXECUTIVE ENGINEER	,RULE SERVED,MR TRILOK J PATEL
14641	FA/2017/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BUDHABHAI NANABHAI PARMAR,THE EXECUTIVE ENGINEER	RULE SERVED,MR TRILOK J PATEL
14642	FA/2018/2005	11/12/2017	MOHAMDRAFIK IBRAHIMBHAI VANSIVALA,	MR R.K.MANSURI	JAKIRHUSSAIN JANMMOHMAD MEMON,SATTARBHAI GULAMNABI MEMON,UNITED INDIA INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
14643	FA/2025/2005	21/03/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	DHIRENBHAI PANNALAL SHAH DECD.THROUGH THE LRS,SMT.RAJULA DHIRENBHAI SHAH WD/O,CHINTAN DHIRENBHAI SHAH S/O,NIHIT DHIRENBHAI SHAH S/O,MAHAMMADJAFAR MAHEMUDBHAI SHAIKH,ABDULNABI KALUBHAI SHAIKH	,RULE SERVED,MR PR NANAVATI
14644	FA/2026/2005	12/12/2015	NEW INDIA ASSURANCE CO.LTD.,	MR SUNIL B PARIKH	CHHERMAMAD GULMAMAD JAT,BASRABAI CHHERMAMAD JAT,AHMAD HAROON MANSURI,HARPALSINH KHODUBHA CHUDASAMA	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
14645	FA/2028/2005	15/02/2012	KRISHNADEVI MAHENDRASINGH CHAUDHARI,MINOR JIVAN MAHENDRASINGH CHAUDHARI,MINOR SANJIV MAHENDRASINGH CHAUDHARI,KESHRIDEVI DEVICHAND CHAUDHARI	MR MTM HAKIM	SURESHBHAI MOHANLAL CHAUDHARI,DASHRATHBHAI AMBALAL PATEL,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MR KK NAIR
14646	FA/2029/2005	16/09/2014	HANUMANPAL DEVARAM SUTHAR,SHANTABEN H. SUTHAR	MR NILESH A PANDYA	HEMANT SHIVAJIRAO DHOMASE,KUSUMBEN D PAWAR,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14647	FA/2030/2005	17/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	AYUB MAHMAD SHAIKH,HAJARABIBI AYUB M AHMAD SHAIKH,RAZIABANU W/O IMTIAZ AYUB SHAIKH,MOHAMAD TOHSIF AYUB SHAIKH(MINOR),FARHANABANU IMTIAZ AYUB SHAIKH(MINOR),SHEHNAZBANU AYUB SHAIKH,SUMAIYA MOHMAD IMTIAZ SHAIKH (MINOR),JIVABHAI HIRABHAI PAGHARI,KADARBHAI USUFBHAI ABUJA,HASMUKHBHAI CHUNILAL VASAVA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS MEGHA JANI,MR LR PATHAN
14648	FA/2031/2005	25/04/2019	VALA RUPA CHHANA,	MR YH VYAS	HELLE DEVENDRA SONI MINOR THRODEVENDRA VITHALBHAI SONI,KANJI RAVJI CHHANGA,NEW INDIA ASSURACNE CO. LTD,JADVA VISHRAM PATEL,NARESHKUMAR MUKUNDRAI VACHHA- RAJANI,NEW INDIA ASSURNCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR NAGESH C SOOD
14649	FA/2036/2005	18/02/2015	KALARAM BHAKTARAM,JERAM BHAVANJI PATEL	MR SUNIL B PARIKH	BALKRISHNA IYEPAN,DAXIYANI BALAKRISHNA,MAHESHGIRI PREMGIRI GOSWAMI,PRABHAT TRANSPORT,UNITED INDIA INSURANCE CO LTD.,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,SERVED BY AFFIX. (R),MR EE SAIYED,MR GC MAZMUDAR,MR HG MAZMUDAR
14650	FA/2037/2005	20/12/2010	RANISHA RATANKUNVARBA HIMATSINHJI,	MR JV JAPEE	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
14651	FA/2040/2005	12/07/2018	KUMAR MANGALAM,	MS MAMTA R VYAS	CHIEF MANAGER,TELECOM GUJARAT CIRCLE,GENERAL MANAGER,TELECOM,HEIRS OF DECD.KANTABHAI BHIMABHAI DELETED VIDE COURT,SUBHABENKANTABHAI DEDOR DELETED,MINOR SUBHASH KANTABHAI DEDOR DELETED,MINOR JAYANTI KANTABHAI DEDOR DELETED,MINOR LILA KANTABHAI DEDOR DELETED,BHURIBEN BHIMABHAI DEDOR DELETED	DELETED,MR JOY MATHEW
14652	FA/2043/2005	15/02/2016	RANMALBHAI ARJANBHAI AHIR SINCE DECEASED THRO.HIS HEIRS,SAVDHIBEN RANMALBHAI AHIR,RAJENDRA RANMALBHAI AHIR,MINOR HELI HAMIR AHIR,MINOR KRISHNA RAJENDRA AHIR,MINOR ARJUN RAJENDRA AHIR,REKHA RANMAL AHIR,NITA RANMAL AHIR	MR CHETAN K PANDYA,S V RAJU ASSOCIATES	KOLI MANDAN SADUR DECED.THROUGH THE LRS,JIVIBEN MANDANBHAI SADUL,MASHRIBEN MANDANBHAI SADUL,PUNABHAI RAMBHAI,NATIONAL INSURANCE CO LTD.,PARBATBHAI ARJUNBHAI AHIR,ORIENTAL INSURANCE CO LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)
14653	FA/2044/2005	27/08/2013	NILABEN M TRIVEDI,	MR JB DASTOOR	ANWARSINH MANGALSINH PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
14654	FA/2045/2005	07/03/2012	MESARIYA HIRABHAI REVABHAI,KALIBEN HIRABHAI MESARIYA	MR ASHISH M DAGLI	BALDEVGIRI BABUGIRI GOSWAMI (DELTED AS PER EXH.14 ORDER),JIGNESHKUMAR MANUBHAI PATEL,ORIENTAL INSURANCE CO	,MR AM PAREKH,(MR MAULIK J SHELAT)
14655	FA/2047/2005	18/04/2012	MOHAMMAD SHAFI YUSUFBHAI GUGARMAN,	MR LR PATHAN	JASHWANTSING MANSING RATHOD,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR DAKSHESH MEHTA
14656	FA/2048/2005	30/03/2012	ORIENTAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	HEIRS OF DECD. BHIKHUBHAI MERAJBHAI,MERAJBHAI DAUDBHAI,MARIYAMBBIBI MERAJBHAI,SUBHANBIBI BHIBUBHAI,MINOR SEHJAD BHIKHUBHAI,MINOR JASMIN BHIKHUBHAI,BISMILLAKHAN MERAJKHAN PATHAN,ISAKKHAN GANIKHAN PATHAN,PRAVINKUMAR CHANDULAL THACKER,NATIONAL INSURANCE CO. LTD	,RULE SERVED,MS MEGHA JANI,MR RAXIT J DHOLAKIA
14657	FA/2050/2005	26/03/2012	ORIENTAL INSURANCE CO LTD,	MS MEGHA JANI,MR ANAL S SHAH	BHANUBHAI BHAGWANBHAI,JALABHAI MOTIBHAI BHARWAD,JESINGBHAI GIGABHAI,NEW INDIA ASSURANCE CO LTD,IMTIAZBEN YASINBHAI MIRZA,ASHOKKUMAR THOBHANBHAI PATEL	RULE SERVED,RULE UNSERVED,MR DIVYESH SEJPAL

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14658	FA/2051/2005	19/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	FAJANBHAI S ARAB (DECD. THRO LEGAL HEIRS),SLIMBHAI ALILBHAI,IZVANABANU SALIMBHAI,CHIRAGBHAI PANCHNAMA SHAH,NATIONAL INSURANCE CO. LTD,DILAVARBHAI J PATHAN,RAFIKBHAI NANUBHAI GHORI	RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH,MS HETABEN H SHAH,MR GIRISH M DAS
14659	FA/2052/2005	19/01/2012	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	AMIN MAHMUDBHAI SIDI (DECD. THRO LEGAL HEIRS),MAHEMUDBHAI Y SIDI,SABANABEN MAHEMUDBHAI SIDI,CHIRAGBHAI PANCHNAMA SHAH,NATIONAL INSURANCE CO. LTD,RAGIKBHAI NANUBHAI GHORI	,RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH
14660	FA/2053/2005	19/01/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	DHANIBEN UKABHAI SHIYAL,VINUBHAI UKABHAI SHIYAL,REKHABEN UKABHAI SHIYAL,BHARATBHAI UKABHAI SHIYAL,PINTU (RAJESH) UKABHAI SHIYAL,MAHENDRASINH RANUBHAI GOHIL,DEPUTY DIRECTOR	RULE SERVED
14661	FA/2055/2005	28/08/2014	RAKESHKUMAR AVANTILAL SHAH,AVANTILAL MAFATLAL SHAH	MR MEHUL SHARAD SHAH	PURVIBEN (MINOR)THR'KANUBHAI ISHWARBHAI BAROT,	MR TEJAS P SATTA
14662	FA/2065/2005	26/06/2015	NEW INDIA ASSURANCE CO.LTD,	MR SANDIP C SHAH	IBRAHIMBHAI JIVABHAI,RASULBHAI SULEMANBHAI,HANIFKHAN MANVERKHAN MALEK C/O RASULBHAI SULEMANBHAI,GITABEN SHANTILAL KOTAK	DELETED,RULE SERVED, (MR MANISH P MEHTA),HCLS COMMITTEE,MR VISHAL B MEHTA
14663	FA/2066/2005	08/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	ROHITSINH PARBATSINH CHAWDA (MINOR),HIMMATSINH KARANSINH BIHOLA,ABDUL HAMID A SHAIKH	RULE SERVED,MR BHARAT JANI
14664	FA/2067/2005	31/01/2017	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	ANILABEN ASHOKKUMAR PATEL,NANDINI ASHOKKUMAR PATEL (MINOR),JASBHAI SHIVABHAI PATEL,VIMLABEN JASHBHAI PATEL (DELETED),MANISHABEN JASHBHAI PATEL,FARIDKHAN MAHMADKHAN PATHAN,USMANGIRI ISMAILBHAI MALIK	,RULE SERVED,MR IQBAL M MALIK,MR HARSHADRAY A DAVE
14665	FA/2068/2005	31/01/2017	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	NISHABEN KANUBHAI PATEL,GORDHANBHAI SHANKARBHAI PATEL (DELETED),SHARDABEN GORDHANBHAI PATEL,FARIDKHAN MAHMADKHAN PATHAN,USMANGIRI ISMAILBHAI MALIK	SERVED BY AFFIX(N),DELETED,RULE SERVED,MR IQBAL M MALIK
14666	FA/2069/2005	31/01/2017	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	VIJAYKUMAR SOMABHAI PATEL,FARIDKHAN MAHMADKHAN PATHAN,USMANGIRI ISMAILBHAI MALIK	NOTICE SERVED,SERVED BY AFFIX(N),MR IQBAL M MALIK
14667	FA/2070/2005	31/01/2017	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	JAYESHKUMAR RASIKBHAI PATEL,FARIDKHAN MAHMADKHAN PATHAN,USMANGIRI ISMAILBHAI MALIK	SERVED BY AFFIX(N),RULE SERVED,MR IQBAL M MALIK
14668	FA/2072/2005	25/04/2014	SHIVAJI MANAJI PARMAR DECD. THRO' HEIRS SAJJANBEN W/O S,SAJJANBEN W/O SHIVAJI MANAJI PARMAR,PINKIBEN D/O SHIVAJI MANAJI PARMAR, MINOR,BHAGVATIBEN D/O SHIVAJI MANAJIPARMAR, MINOR,VANRAJBHAI S/O SHIVAJI MANAJI PARMAR, MINOR,CHETNABEN D/O SHIVAJI MANAJI PARMAR, MINOR,BENIBEN W/O MANAJI VECHATJI PARMAR	MR BP DALAL,MS SNEHA A JOSHI	MANILAL ABHESING PARMAR,HIRABHAI MAGANBHAI PRAJAPATI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR BC DAVE

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14669	FA/2073/2005	02/03/2015	NEW INDIA ASSURANCE CO.LTD.,	MR VASANTS SHAH	HAJIBHAI MULLABHAI (DEC. THRO LEGAL HEIRS),ALARAKHA MUSHABHAI VOHRA,AMITABEN MUSHABHAI VOHRA,MOHAMMADBHAI MUSHABHAI VOHRA,ZUBEDABEN MUSHABHAI VOHRA,GOOLAMRASUL MUSHABHAI VOHRA,MUSTAFA MUSHABHAI VOHRA,DRIVER ISHWARGIRI ZAVERGIRI GOSWAMI,GUJARAT STATE ROAD TRANSPORT CORPORATION,GOOLAM RASULBHAI MUSHABHAI,GOOLAM RASUL MOHAMMADBHAI MUSHABHAI	,RULE SERVED,MR RITURAJ M MEENA
14670	FA/2074/2005	12/12/2015	NEW INDIA ASSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHIDEEPSINH RAMUBHA CHUDASMA,ZALAVAD MOTOR DRIVING SCHOOL,JIVANBHAI MOHANBHAI RABARI,MAHENDRASINH NANBHA PARMAR	DELETED,RULE SERVED
14671	FA/2075/2005	12/12/2013	RAIBEN WD/O SAKARBHAI REVABHAI,MEENABEN WD/O DECD.NAVINBHAI SAKARBHAI,MAULIKA NAVINBHAI,PRAGNESH NAVINBHAI	MR VASANTS SHAH	PARASNATH RAMAVATAR YADAV,CHIEF SECRETARY	DELETED,MR IH SYED,MR RITURAJ M MEENA
14672	FA/2076/2005	11/03/2016	DODSAL PRIVATE LTD,	NANAVATI & NANAVATI	M A STEEL CORPORATION,ASTHA TRADING CO.	SERVED BY PUBLICATION IN NEWS,THAKKAR AND PAHWA ADVOCATES
14673	FA/2078/2005	17/08/2015	PARSHOTTAM SHAMJI PAGDA,KANTABEN PARSHOTTAM PAGDA	MR NITIN M AMIN	VAJUBHAI RAVJIBHAI AJIDIYA,MANISH VALJI RAMANI,ORIENTAL ASSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MS KARUNA V RAHEVAR
14674	FA/2080/2005	13/04/2017	NIRANJANABEN K PARMAR,VIPUL K PARMAR	MR MTM HAKIM	ISMAILBHAI M VOHRA PATEL,MOHMEDBHAI A PATEL,UNITED INDIA INSURANCE CO.,UMESHBHAI S PRAJAPATI (DELETED) AS PER COURT ORDER DT 15/09/14,KIRITBHAI J PATEL,SINCE DECEASED THRO'HIS HEIRS & LRS.,MANJULABEN KIRITBHAI PATEL,ORIENTAL INSURANCE CO.,NIRANJANBHAI LALLUBHAI PARMAR	,PUBLIC PROSECUTOR,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR KK NAIR,MR HARSHADRAY A DAVE
14675	FA/2081/2005	02/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARESH J TRIVEDI	GHANSHYAM DHARAMSINH DUMADIA (DECD.)THR'HEIRS,DHARAMSINH LIMBABHAI,RATANBEN DHARMSINH,RAMESH DHARMASINHBHAI,VIKRAMSINH N JHALA	,SERVED BY AFFIX. (R), (MR ASHISH D OZA)
14676	FA/2082/2005	24/11/2015	NIRUPABEN MATHURDAS RUGHANI,	MR PRASHANT MANKAD	IQBAL IBRAHIM CHAUHAN,ISABHAI ABDUL KARIM PANJA,NATIONAL INSURANCE CO LTD.,KISHOREBHAI MATHURDAS RUGHANI,PRATAPBHAI MATHURDAS RUGHANI,VIJAYBHAI MATHURDAS RUGHANI,NARENDRA MATHURDAS RUGHANI,JAGDISHBHAI MATHURDAS,CHANDRIKABEN HARIDAS,BHARTIBEN MANSUKHLAL RADIYA,INDIRABEN RAJUBHAI THAKKAR	RULE SERVED,MR PALAK H THAKKAR
14677	FA/2084/2005	11/04/2019	ORIENTAL INSUARNCE COMPANY,	MR RATHIN P RAVAL	REKHABEN JAYENDRASINH VAGHELA,RAJDEEP JAYENDRASINH VAGHELA (MINOR),HIRABA DHIRUBHAI VAGHELA,DHARMENDRA VINUBHAI PATEL,SATTARBHAI MOHMMADBHAI VOHRA	DELETED,RULE SERVED,MS RV ACHARYA
14678	FA/2086/2005	09/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAMJI CHANU JEPAR H/O LATE HIRBAI RAMJI JEPAR,DINESH RAMJI JEPAR S/O LATE HIRBAI RAMJI JEPAR,MANJI RAMJI JEPAR S/O LATE HIRBAI RAMJI JEPAR,JAYESH RAMJI JEPAR S/O LATEL HIRBAI RAMJI JEPAR,DELETED,PARAG JAYANTILAL THACKER	,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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14679	FA/2087/2005	02/02/2012	NEW INDIA ASSURANCE CO.LTD,	MR VIBHUTI NANAVATI	ISHUBHAI KARABHAI NAGLA (DECD.THRO LEGAL HEIRS),JIVIBEN ISHUBHAI NAGLA,ROSHANBEN ISHUBHAI NAGLA,SAKINABEN ISHUBHAI NAGLA,BHUPATSANG ISHUBHAI NAGLA,VIRAM SAMAT ODEDARA	,RULE NOT RECD BACK,DHARMESH D NANAVATY
14680	FA/2088/2005	22/02/2018	GOPALBHAI RAVJIBHAI YADAV,	MR AR THACKER	KOLI BECHARBHAI MOHANBHAI [DELETED],MER JIVABHAI MUNJABHAI MODHVADIA,NEW INDIA ASSURANCE CO LTD.	DELETED,RULE SERVED,MS SONAL D VYAS
14681	FA/2089/2005	20/04/2012	NATIONAL INSURANCE CO LTD.,	MS LILU K BHAYA	DHARAMSHI SONDABHAI DALWADI,RAKESHBHAI SHARMA,GUJARAT GAS & TRANSPORT SERVICE	SERVED BY AFFIX. (R),MR MINESH C DAVE
14682	FA/2090/2005	04/12/2015	JAYANTIBHAI AMBARAM PATEL,GOMTIBEN JAYANTIBHAI PATEL,AMBARAM ISHWRDAS PATEL,RAIBEN AMABARAM PATEL	MS RV ACHARYA	BHARATBHAI ALJIBHAI RATHOD,RASIKBHAI J PATEL,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR PALAK H THAKKAR
14683	FA/2092/2005	09/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	LALMUNI SHAKALDEV KAHAR,PRAMOD CHHABILDAS BANSAL	NOTICE SERVED
14684	FA/2093/2005	05/11/2015	ORIETNAL INSURANCE CO. LTD,	MS LILU K BHAYA	KHERUBIBI WD/O YAKUB MUSAMOHMMAD SHAIKH,MOHMMAD SOYEB YAKUB MUSA SHAIKH,TAIYAB YAKUB MUSA SHAIKH,FARUQ VALI BANGLAWALA (VOHRA PATEL) (DELETED DURING THE PROCEEDINGS OF MACP),MOHMMAD HAIDERMIYA SAIYED	SERVED BY AFFIX(N),RULE NOT RECD BACK,MR SS SAIYED
14685	FA/2094/2005	11/03/2019	HEIRS OF DECD.DNESHKUMAR BALWANTBHAI CHAUHAN,BALWANTBHAI NANABHAI CHAUHAN,PARVATIBEN BALWANTBHAI CHAUHAN,AMBABEN BALWANTBHAI CHAUHAN	MR TUSHAR L SHETH	MALABHAI BHIMABHAI BARAIYA,ABDUL GANI HAJI ISHAK,DIED THRO'HIS HEIR,RAJAKBHAI ABDUL GANI FALAI,NATIONAL INSURANCE CO.LTD.	,MS SEJAL K MANDAVIA,MR SUNIL B PARIKH
14686	FA/2095/2005	18/03/2016	KANTILAL GOKAL GAJERA,	NOTICE SERVED,APPEARANCE DELETED,MR ANKIT SHAH	PRADIP BANSILAL JAYSWAL,MAHESH SUKHLAL JAYSWAL,NATIONAL INSURANCE CO.LTD.	MR RR TRIVEDI,MR DAKSHESH MEHTA,MR BHAVESH P TRIVEDI
14687	FA/2096/2005	22/09/2014	UNITED INDIA INSURANCE CO.LTD.,	MR HITESH N ACHARYA, (MR HASMUKH THAKKER)	BENIBEN WD/O VAJESINH JIVSINH KHANT,KHUMANSANG VAJESINH,MINOR BHURIBEN,KALUSANG DANSANG KHANT,KRUSHNA ASSOCIATES	RULE SERVED,MR SANDIP C SHAH
14688	FA/2097/2005	16/09/2014	BHEMABHAI CHHAGANBHAI PARMAR,KIRANKUMAR MANHARLAL PARIKH,ORIENTAL INSURANCE CO LTD.	MR KK NAIR	MANIBEN WD/O BANSILAL SHIVLAL SONI,SAVITABEN D/O BANSILAL SHIVLAL SONI,GULABBEN D/O BANSILAL SHIVLAL SONI,RAMESHBHAI BANSILAL SONI	MR AMIT N PATEL
14689	FA/2098/2005	12/09/2014	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	TARABEN WD/O. CHANDUBHAI AMBALAL PRAJAPATI,MAHESHKUMAR CHANDUBHAI PRAJAPATI,SHAH TRANSPORT PVT.LTD.,KANCHANBHAI RANCHHODBHAI SOLANKI,MANOJBHAI RAMESHBHAI PATEL	RULE SERVED
14690	FA/2099/2005	12/09/2014	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	NAGINBHAI ISHWARBHAI PATANWADIA,SHAH TRANSPORT PVT.LTD.,KANCHANBHAI RANCHHODBHAI SOLANKI,MANOJBHAI RAMESHBHAI PATEL	RULE SERVED
14691	FA/2100/2005	12/09/2014	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	RAVJIBHAI MATHURBHAI PATEL,SHAH TRANSPORT PVT.LTD.,KANCHANBHAI RANCHHODBHAI SOLANKI,MANOJBHAI RAMESHBHAI PATEL	RULE SERVED
14692	FA/2101/2005	08/09/2014	NATIONAL INSURANCE CO LTD.,	MR NAGESH C SOOD	KARNABHAI RAMDEBHAI CHAVDA,AMRUT RAM HARIJAN,RAMA NARAN HARIJAN	RULE SERVED,MR CHETAN P PANDYA
14693	FA/2102/2005	09/02/2012	NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	HARPALSINH TAKHUBHA JADEJA (DECD. THRO LEGAL HERIS),TAKHUBHA JILUBHA JADEJA (FATHER),CHANDRABHA TAKHUBHA JADEJA (MOTHER),RAJENDRASINH TAKHUBHA JADEJA (BROTHER),OWNER OF JEEP NO.GJ-17H-5844 SHAKTIVIJAYSINH BALVANTSINH,OWNER OF MARUTI NO.GJ-RR-4071 DIGUBHA TAMUBHA GOHIL,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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14694	FA/2103/2005	07/01/2016	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	KALABHAI MAGANBHAI KOLI,RANGITBHAI KHUMANSINH PARMAR,UMARBHAI MOHAMMADBHAI VHORA	RULE SERVED,MR MURALI N DEVNANI,MS. SHAILI A KAPADIA
14695	FA/2104/2005	25/03/2013	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	SALIMBHAI MUSABHAI GHANCHIVORA(DECD. THRO LEGAL HEIRS),MUSABHAI HAJIBHAI GHANCHIVORA,BIBIBEN MUSABHAI GHANCHIVORA LEGAL HEIR AND REPRESENTATIVES,RUKSANABEN SALIMBHAI GHANCHIVORA,NAZIMABEN SALIMBHAI GHANCHIVORA(MINOR),SAMIRBHAI SALIMBHAI GHANCHIVORA(MINOR),ROZINABEN SALIMBHAI GHANCHIVORA (MINOR),SUMIRABEN SALIMBHAI GHANCHIVORA (MINOR),JUBEDABEN MUSHABHAI GHANCHIVOHRA,JIVANBHAI NATHABHAI RAJPUT,SATISHBHAI VALLABHDAS ZALAVADIYA,SARFRASHBHAI SADIKBHAI SOLANKI	,RULE SERVED,MR PS CHAMPANERI
14696	FA/2105/2005	05/03/2019	ORIENTAL INSURANCE CO. LTD.,	MR RITURAJ M MEENA	PREMAL BIPINCHANDRA MODI,MINOR KUM.VAIDEHI PREMAL MODI THR'PREMAL BIPINCHANDRA MODI,MINOR KUM.ANUJA PREMAL MODI THR'PREMAL BIPINCHANDRA MODI,CHETAN LAL JAIN,UNITED INDIA INSURANCE CO.LTD.,CADILA LABORATORIES LTD. (DELETED)	,SERVED BY RPAD (N),DELETED,(MR JT TRIVEDI),(MR MAULIK J SHELAT)
14697	FA/2106/2005	26/10/2015	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	KAMUBEN WD/O GAGJIBHAI MKO PATEL,KAILASHBEN GAGJIBHAI MKO PATEL,ASHOK GAGJIBHAI MKO PATEL,PRAKASH GAGJIBHAI MKO PATEL,DHANJIBHAI KARSHANBHAI CHAD,SAVA JIVA KERASIYA ALIAS AYER	NOTICE SERVED,MR AMIT N PATEL
14698	FA/2108/2005	09/01/2012	NEW INDIA ASSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DIVYANT HARSHADBHAI SHAH,ALPABEN DIVYANTBHAI SHAH,TUSHAR VINODCHANDRA PARIKH,UNIVERSAL COLORENT CO.	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
14699	FA/2109/2005	29/12/2016	EMPLOYEES STATE INSURANCE CORP.,	MR SACHIN D VASAVADA	RAMESH MAFATLAL PARMAR,	SHASHVATA U SHUKLA
14700	FA/2110/2005	05/11/2015	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	DINESH MOHAN VAGHELA,DINESH AMATHABHAI PARMAR,BABUBHAI P PATEL	NOTICE SERVED,MR CB DASTOOR,MS PJ DAVAWALA
14701	FA/2111/2005	04/09/2014	PRADIP RAGHAVJI NANDA,	MR NIRAV C THAKKAR	SHATRUDHNA SHIVAMBARSINH RAJPUT,JAMNAGAR EX-SERVICEMEN TRANSP0ORT CO OP SOCIETY LTD,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR
14702	FA/2112/2005	25/01/2016	SABBIRHUSHAN GULAMARASUL SHAIKH,	MR NIRAV C THAKKAR	YUNUS RAMZANBHAI SHARMA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
14703	FA/2113/2005	12/02/2019	HITESHKUMAR RAMESHBHAI PATEL,	MR AMIT V THAKKAR	RAJENDRA MATAPRASAD YADAV,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,SHARMISHTA A DAVE
14704	FA/2114/2005	09/01/2012	DEVJIBHAI JESINGBHAI DHOLIYA (PATEL),KANTABEN DEVJBHAI DHOLIYA (PATEL)	MR MEHUL S SHAH,(MR SURESHM SHAH)	SURESH MANJI SOLANKI,PARSOTTAM JETHA KATARIYA (SORATHIYA),NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR SANDIP C SHAH
14705	FA/2115/2005	05/02/2016	RAMDEBHAI DEVABHAI SUVA,	MR PREMAL S RACHH	UNITED INDIA INSURANCE CO LTD.,RANMAL MARAHIBHAI VARU	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
14706	FA/2171/2005	15/06/2017	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	NEHA PROPRIETOR PVT. LTD THRO' ITS MANAGER,	RULE UNSERVED
14707	FA/2174/2005	22/07/2008	UNION OF INDIA,	MR RAVI KARNAVAT	BALKRUSHNA NAMDEV PATIL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14708	FA/2177/2005	12/12/2015	NEW INDIA ASSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHAILALBHAI CHANDUBHAI PATEL,MANJULABEN BHAILALBHAI PATEL,VINODKUMAR RATILAL PANCHAL,SOM-DATT BUILDERS	RULE SERVED,SERVED BY AFFIX. (R),MS. SHAILI A KAPADIA
14709	FA/2178/2005	17/09/2014	UNITED INDIA INSURANCE CO. LTD,	MS AVANI S MEHTA	FIROZBHAI MIRALIBHAI SORATHIYA,ALLARAKHA HUSAINBHAI,ARTIBEN MALDEBHAI ODEDARA	RULE SERVED
14710	FA/2181/2005	07/01/2015	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AABEDA,WD/O SHOUKAT ISMAIL JADI,MINOR SALMAN SHOUKAT JADI THRO'AABEDA,WD/O SHOUKAT,MINOR AAREFA SHOUKAT JADI, THRO'AABEDA WD/O SHOUKAT,ISMAIL IBRAHIM JADI,KULSUMBIBI ISMAIL JADI,HAJAA D/O ISMAIL IBRAHIM,ASARAFMOHMMAD YUSUFBHAI POCHA (SHAIKH),ISHAQ ABDULRAHIM BHAGALIA	DELETED,RULE SERVED,MR MA KHARADI
14711	FA/2187/2005	01/04/2019	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JAGDISHBHAI POPATLAL PARMAR (DECEASED) THROUGH HEIRS,VYAPTI BUILDERS,HATHISING FATTESNH GOHIL,SHARMISHTHA JAGDISH PARMAR (wIFE),AVNI JAGDISH PARMAR (DAUGHTER),JAIMIN JAGDISH PARMAR (SON)	,DELETED,MR AR MAJMUDAR,MR NK MAJMUDAR,MR HEMANT S SHAH,MR.HIREN M MODI
14712	FA/2190/2005	14/02/2008	AHMEDABAD MINICIPAL CORPORATION,	MR HS MUNSHAW	PURSHOTTAMBHAI ATRAMBHIA ZALA (VANKAR),BABUBHAI UMEDBHAI SINDHI	SERVED BY AFFIX. (R),MR MAYUR RAJGURU
14713	FA/2191/2005	12/04/2010	STATE OF GUJARAT,ASSTT. GEOLOGIST,DISTRICT COLLECTOR,DISTRICT FOREST OFFICER	GOVERNMENT PLEADER	JASMIN MINERALS PVT LTD,	(MR HIMANSHU JMEHTA)
14714	FA/2196/2005	30/03/2016	GOA RAMDE PIPROTAR,	MR PREMAL S RACHH	UNITED INDIA INSURANCE CO.LTD.,RAMSHIBHAI ALABHAI VARU	RULE SERVED BY DS,MS HINA DESAI
14715	FA/2197/2005	07/08/2015	USHABEN WD/O KIRITBHAI HIRJIBHAI VORA,MINOR MEHUL KIRITBHAI VORA,MINOR KAUSHIK KIRITBHAI VORA,MINOR VIJAY KIRITBHAI VORA,AMBABEN W/O HIRJIBHAI KESHAVBHAI VORA,HIRJIBHAI KESHAVBHAI VORA	MR MTM HAKIM	KESHAJI RANCHODJI THAKUR,PATEL DETERGENT,NEW INDIA INSURANCE CO LTD.	RULE UNSERVED,MR VIBHUTI NANAVATI,MR. PANAM C SONI
14716	FA/2198/2005	07/08/2015	PAMIBEN WD/O VASHRAM RANCHHODBHAI KALSARIA,HIMMATBHAI VASHRAMBHAI KALSARIA,JAMNABEN VASHRAMBHAI KALSARIA	MR MTM HAKIM	KESHAJI RANCHODJI THAKUR,PATEL DETERGENT,NEW INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,RULE UNSERVED,MR VIBHUTI NANAVATI
14717	FA/2199/2005	07/08/2015	SAVITABEN WD/O JAGUBHAI @ JAGDISHBHAI SARVAIYA,MINOR JAIDEEP JAGUBHAI @ JAGDISHBHAI SARVAIYA,MINOR SHAILESH JAGUBHAI @ JAGDISHBHAI SARVAIA,JIVRAJBHAI DHAYABHAI SARVAIYA	MR MTM HAKIM	KESHAJI RANCHODJI THAKUR,PATEL DETERGENT,NEW INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,RULE UNSERVED,MR VIBHUTI NANAVATI
14718	FA/2200/2005	07/08/2015	HARSHABEN @ HANSABEN WD/O LAVJIBHAI KHORASIA,MINOR ANINABEN LAVJIBHAI KHORASIA,MINOR JIGNESH LAVJIBHAI KHORASIA THRO'APPLN NO.1,NANDUBEN W/O NATHABHAI PUNJA BHAI KHORASIA,NATHABHAI PUNJABHAI KHORASIA	MR MTM HAKIM	KESHAJI RANCHODJI THAKUR,PATEL DETERGENT,NEW INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,RULE UNSERVED,MR VIBHUTI NANAVATI
14719	FA/2202/2005	02/12/2019	RAJU @ RAJESH NARENDRABHAI MEHTA,	MR ASHUTOSH R BHATT	BABULAL KISHANLAL DAGA,NEW INDIA ASSURANCE CO.LTD.	RULE UNSERVED,MR SUNIL B PARIKH
14720	FA/2203/2005	24/11/2015	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	RAJIBHAI BHANJI PATEL (DECD. THRO LEGAL HERIS),LALITABEN RAJUBHAI PATEL,NARENDRA RAJUBHAI PATEL(MINOR)(THROUGH RESP. NO. 1),RUPIBEN BHANJIBHAI PATEL,JITENDRA R. PATEL(MINOR) (THROUGH RESP. NO. 1),ADAMBHAI AMIRBHAI VORA,VANRAJSINH HATISINH ZALA	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR

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14721	FA/2205/2005	29/11/2017	FARUKMIYA FARDIMIYA MALEK,	MR VA MANSURI	NASIRALI HAIDARALI SAIYED,IBRAHIMBHAI UMARBHAI SHAIKH LEGAL HEIRS AND REPRESENTATIVES OF DECEASED IBRAHIMBHAI,ASUBEN IBRAHIMBHAI SHAIKH,MAJIDBHAI IBRAHIMBHAI SHAIKH,ORIENTAL INSURANCE CO.LTD.	,RULE SERVED,UNSERVED EXPIRED (R),MR VC THOMAS
14722	FA/2206/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,JOSNABEN @ JASHUBEN VALLABHAI,JOSNABEN @ JASHUBEN VALLABHAI,RITABEN VALLABHAI,SUNITA VALLABHAI,VIPULA VALLABHAI,MINOR JAYENDRA VALLABHAI,BHIKHABHAI JIVABHAI,VALIBEN BHIKHABHAI	,NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14723	FA/2207/2005	27/03/2008	ORIENTAL INSURANCE CO LTD,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI NOTICE BE SERVED ON,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHMADMAKSUD,NEW INDIA ASSURANCE CO LTD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHIA ZALA NOTICE BE SERVED ON,NATIONAL INSURANCE CO LTD,VIJUBEN VAJUBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14724	FA/2208/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,JAYABEN JIVRAJBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14725	FA/2209/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,HEIRS AND LEGAL REPRESENTATIVEOF DECD. NANIBEN GORDHANBHAI,DAYALAL GORDHANBHAI,TRIBHOVANBHAI GORDHANBHAI,CHANDULAL GORDHANBHAI,HARILAL GORDHANBHAI	,NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14726	FA/2210/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,JASHUBEN VALLABHBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14727	FA/2211/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,CHANDULAL BACHUBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL

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14728	FA/2212/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,KAILASHBEN RANCHHODBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14729	FA/2213/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,BHAGWANBHAI DHANJIBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14730	FA/2214/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,HEIRS AND LEGAL REPRESENTATIVEOF DECD. GOVINDBHAI CHATURBHAI,MUKTABEN GOVINDBHAI,PRAVINKUMAR GOVINDBHAI,VASUDEV GOVINDBHAI	,NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14731	FA/2215/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,BHANUBEN VALLABHBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14732	FA/2216/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,MUKTABEN GOVINDBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14733	FA/2217/2005	27/03/2008	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,MAKSUDAHMED ABDULHAKIM,MOHMEDSAKIR S/O MOHAMADMAKSUD,NEW INDIA ASSURANCE CO.LTD.,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.,RATANBEN BACHUBHAI @ TRIBHOVANBHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR DAKSHESH MEHTA,MR. S. M. GOHIL
14734	FA/2218/2005	14/06/2012	GSRTC,	MRS FALGUNI D PATEL	DAMYANTIBEN JATASHANKAR MOTA,REKHA JATASHANKAR MOTA,JIGNA JATASHANKAR MOTA,GITA JATASHANKAR MOTA,HITESHKUMAR JATASHANKAR MOTA,BHAVIKA JATASHANKAR MOTA,PRIYA JATASHANKAR MOTA,MANGALDAS DAMJI MOTA,ARVINDGAR SHANKARGAR GUSAI	RULE SERVED,MR KIRTIDEV R DAVE

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14735	FA/2219/2005	22/08/2014	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	RAKHABEN WD/O TINABHAI ALIAS MADHABHAI PARSOTTAMBHAI CHAUHA,KAMLABEN WD/O PARSOTTAMBHAI,JAGDISHBHAI MADHABHAI(MINOR) THRO' RAKHABEN MADHABHAI,KAMLASHKMAR CHIMANBHAI DALVADI,CHIMANBHAI RANCHHODBHAI DALVADI	,RULE SERVED,MR NIRAV C THAKKAR
14736	FA/2284/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF VAJESANG CHAKUBHAI,CHANDANBEN VAJESANG,PRATAPSINH VAJESANG,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14737	FA/2285/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANUBHAI ODHADBHAI,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14738	FA/2286/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHAILALBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14739	FA/2287/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HITENDRASINH HARIBHAI VALA,JASUBEN HARIBHAI VALA,THE EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14740	FA/2288/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HANUBHAI LAGHUBHAI DODIYA,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14741	FA/2289/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF HALUBHAI KARSHANBHAI,JIVUBEN HALUBHAI,KALUBHAI HALUBHAI,DHIRUBHAI HALUBHAI,BAHADURBHAI HALUBHAI,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14742	FA/2290/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF VAJESANG CHAKUBHAI,EXECUTIVE ENGINEER	
14743	FA/2291/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SABARSANG BHAVUBHAI,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14744	FA/2292/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHIVUBHAI AMARSANGBHAI VARA,BHAGAVATSANG AMARSANG VARA,THE EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14745	FA/2293/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	THE TRUSTEE OF ARNEJ BUT BHAVANI,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14746	FA/2294/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DURGASHANKAR NATHALAL UPADHYAY,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14747	FA/2295/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NATVARLAL NATHALAL RAVAL,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14748	FA/2296/2005	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHANDABA WD/O NARUBHAI LAGHUBHAI,EXECUTIVE ENGINEER	,MR PRAKASH K JANI
14749	FA/2297/2005	08/05/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	RAMABEN,WD/O PARSOTTAMBHAI @ PASHABHAI MANJIBHAI PATEL,MANISHA PARSOTTAMBHAI PATEL,CHIRAG PARSOTAMBHAI PATEL,SAMJUBEN MANJIBHAI PATEL,MANJIBHAI BHAGVANDAS PATEL (DELETED),BHAIJIBHAI DAHYABHAI SOLANKI (DELETED),SABBIRHUSEN GULAMHUSEN MOMIN,NATIONAL INSURANCE CO LTD.,CHIMANLAL HARJIVANDAS PATEL	,RULE SERVED,MR PS PATEL
14750	FA/2298/2005	16/12/2008	UNITED INDIA INSURANCE CO. LTD,	MS AMEE YAJNIK	ZAVERBHAI GOPALBHAI,VASANTBEN ZAVERBHAI,SURESHCHANDRA ZAVERBHAI POOJARA,RAVTUBHAI RAMBHAI KHACHAR	RULE SERVED,MS AMRITA AJMERA
14751	FA/2299/2005	19/08/2014	SMITABEN GANPATBHAI PATEL,VIRENDRA GANPATBHAI PATEL MINOR THRO' SMITABEN G PATEL,BIPIN GANPATBHAI PATEL,VITTAL LALLUBHAI PATEL,SAMUBEN VITTALBHAI PATEL,SMITABEN GANPATBHAI PATEL,VIRENDRA GANPATBHAI PATEL,BIPIN GANPATBHAI PATEL,VITHALBHAI PATEL	,MR SANDIP C SHAH,MR HA SEJPAL	ZAHIR HUSSAIN RASULBHAI KURESHI (PARMAR),NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH,MR MEHUL SHARAD SHAH
14752	FA/2301/2005	13/01/2012	ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	ISMAIL MAMADBHAI SAMA (DECD. THRO LEGAL HERIS),AMIBEN ISMAILBHAI,FAROOQ ISMAILBHAI,MAMADBHAI ISHABHAI SAMA,RAHEMATBEN MAMADBHAI,JAGDISHKUMAR LAXMANBHAI ZALA,Y.M.SHEIKH	,DELETED,RULE SERVED,MR UTPAL M PANCHAL
14753	FA/2302/2005	12/08/2015	KASHMIRABEN WIFE OF ATULKUMAR N PATEL,	MR BM MANGUKIYA	ATULKUMAR NATVARLAL PATEL,	MR JA ADESHRA
14754	FA/2303/2005	20/04/2009	AXIMCO C/O GUJARAT CHEMINEX PVT LTD,	(MS SAITA S RAJU)	UNION OF INDIA,ASSTT. DIRECTOR OF ENFORCEMENT	

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14755	FA/2304/2005	20/04/2009	MANJIU CHAUDHARY M/S AXIMCO,	(MS SAITA S RAJU)	UNION OF INDIA,ASSTT. DIRECTOR OF ENFORCEMENT	
14756	FA/2305/2005	20/04/2009	A P CHAUDHARY M/S AXIMCO,	(MS SAITA S RAJU)	UNION OF INDIA,ASSTT. DIRECTOR OF ENFORCEMENT	
14757	FA/2308/2005	09/04/2012	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	VELABHAI OGADBHAI BHAMBHANIA,RAMBHAI MULUBHAI,ARJANBHAI TAPUBHAI	NOTICE SERVED,MR JK PARMAR
14758	FA/2311/2005	26/03/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	PRAKASHPURI NATHUPURI GOSAI (DECD. THOR LEGAL HEIRS),KAMLABEN NATHUPURI GOSAI,JAYESHPURI NATHUPURI GOSAI,BHARATPURI NATHUPURI GOSAI,VIJAYKUMAR RAMNIKLAL DATTANI,NILESHKUMAR KANTILAL PATEL	,RULE SERVED,MR MANRAJ A BAROT
14759	FA/2312/2005	19/01/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI,MR.HIREN M MODI	DESHAR RAMZAN SAMA F/O LATE SHRI HUSSAIN,SMT HOORBAI DESHAR SAMA M/O LATE HUSSAIN,ISMAIL LATIF SAMA,MAJID KHENGAR SAMA	NOTICE SERVED,MR.HIREN M MODI
14760	FA/2316/2005	13/02/2013	BJ PRASAAD,		UNION OF INDIA,UNION OF INDIA	MR HRIDAY BUCH
14761	FA/2317/2005	05/04/2016	NATIONAL INSURANCE CO.LTD.,	MR. ALKESH N SHAH	LALITABEN MANSINGHBHAI DAMOR,MINOR SHAILESH MANSINGH DAMOR,MINOR SITABEN MANSING DAMOR,DINESHKUMAR RASUBHAI,SINGJIBHAI BHADIYABHAI RAVAT	MR.VARUN K.PATEL,MR ARPIT A KAPADIA
14762	FA/2318/2005	30/04/2012	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	BAI SUNKIBEN SINGABHAI BHABHORBHIL (DELETED),MINOR LALABHAI S/O DHULIYABHAIBHABHOR,THRO'BAI SUNKIBEN,NANUBHAI DHULABHAI RATHOD,ISHWERSING AMARSING NAYAK	NOTICE SERVED,DELETED,MR KAMLESH S KOTAI
14763	FA/2320/2005	29/08/2019	EMPLOYEES STATE INSURANCE CORP.,	MR SACHIN D VASAVADA	HARISINGH DOLATSINGH,	MR BHARAT JANI
14764	FA/2321/2005	05/02/2015	EMPLOYEES STATE INSURANCE CORP.,	MR SACHIN D VASAVADA	BHARATBHAI KANJIBHAI,	MR BHARAT SHAH
14765	FA/2323/2005	17/06/2019	UNITED INDIA INSURANCE CO. LTDTRANSPONDENT AS RESP.6 AS PER,JAGDISH M SONARA	,(MR MAULIK J SHELAT)	GEETABEN PRAVINBHAI PATEL,MASTER NITESH PRAVINBHAI PATEL,MASTER CHIRAG PRAVINBHAI PATEL,HARAKHABHAI KANSIBHAI PATEL,KASHIBEN HARKHABHAI PATEL,THE UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR BM MANGUKIYA
14766	FA/2324/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JITUBHAI PRABHUDAS PATEL,EXECUTIVE ENGINEER	,MR TRILOK J PATEL
14767	FA/2325/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GANGABEN PRABHATBHAI,HARMANBHAI PRABHATBHAI,MAGANBHAI PRABHATBHAI,RAMANBHAI PRABHATBHAI,RAMESHBHAI PRABHATBHAI,THE EXECUTIVE ENGINEER	,MR TRILOK J PATEL
14768	FA/2326/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	URMILA JASBHAI,ROHIT JASBHAI,SANJAY JASBHAI,THE EXECUTIVE ENGINEER	
14769	FA/2327/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VINODBHAI HIMMATLAL PATHAK,EXECUTIVE ENGINEER	
14770	FA/2328/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	FULABHAI BECHARBHAI,EXECUTIVE ENGINEER	
14771	FA/2329/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHIMANBHAI ISHWARBHAI,EXECUTIVE ENGINEER	
14772	FA/2330/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KAMLESHBHAI KANTIBHAI,LEELABEN KANTIBHAI,KIRITBHAI KANTIBHAI,THE EXECUTIVE ENGINEER	
14773	FA/2331/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANIBEN MAGANBHAI,VIMLABEN MAGANBHAI,SAVITABEN MAGANBHAI,RAVJIBHAI MAGANBHAI,KAPILABEN MAGANBHAI,SHANTILAL MAGANBHAI,SURYAKANT MAGANBHAI,ARUNABEN MAGANBHAI,THE EXECUTIVE ENGINEER	
14774	FA/2332/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ARVIINDBHAI AMBALAL,MANUBHAI AMBALAL,THE EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14775	FA/2333/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARMANBHAI DAHYABHAI,VIMLABEN DAHYABHAI,PREMILABEN DAHYABHAI,EXECUTIVE ENGINEER	
14776	FA/2334/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHARMISTHA DAHYABHAI,MAMTABEN DAHYABHAI,SANGITABEN DAHYABHAI,VIPULBHAI DAHYABHAI,THE EXECUTIVE ENGINEER	
14777	FA/2335/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAYANTIBHAI BHAILALBHAI PATEL,EXECUTIVE ENGINEER	
14778	FA/2336/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MOTISINH CHANDUBHAI,KAMUBEN CHANDUBHAI,AMARSINH CHANDUBHAI,GANPATSINH CHANDUBHAI,DALPATSINH CHANDUBHAI,SAVITABEN CHANDUBHAI,KANTABEN CHANDUBHAI,RANGINBHAI CHANDUBHAI,EXECUTIVE ENGINEER	
14779	FA/2337/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAYABEN RAMESHBHAI,KIRTIKUMAR RAMESHBHAI,CHIRAG RAMESHBHAI,THE EXECUTIVE ENGINEER	
14780	FA/2338/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JASBHAI PARSHOTTAMBHAI PATEL,EXECUTIVE ENGINEER	
14781	FA/2339/2005	16/07/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DHANJIBHAI GORDHANDAS PATEL,EXECUTIVE ENGINEER	
14782	FA/2342/2005	18/04/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	SHIRISHKUMAR SHANTILAL SHAH DECD.THR'HEIRS,DHARMISHTHABEN SHIRISHBHAI SHAH,BHAVYABEN SHIRISHBHAI SHAH,BHAVIN SHIRISHBHAI SHAH,SHAILESHPURI DHIRAJPURI GOSWAMI,JAYESHBHAI NARSHIDAS MADANI	,NOTICE SERVED,MR DIPEN K DAVE
14783	FA/2343/2005	18/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MS MEGHA JANI	SUNILBHAI RATILAL KOTHARI,MEDICAL OFFICER	RULE SERVED,MR PANKAJ R DESAI
14784	FA/2344/2005	21/01/2015	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	ABDUL KADAR IBRAHIM SAMA,TARUNARANI,W/O HARISH HURIYA,GHULAM HUSEIN DOSTMAHMAD	DELETED,RULE SERVED,MR RC KAKKAD
14785	FA/2345/2005	04/07/2013	NEW INDIA ASSURANCE CO LTD.,	MR PALAK H THAKKAR	JAYSUKHLAL MAGNLAL DOSHI,MANJULABEN JAYSUKHLAL DOSHI,NITABEN BHADRESHBHAI DOSHI,NAZIRMIYA YASINMIYA SHAIKH,YATIN.J.DOSHI	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
14786	FA/2346/2005	04/07/2013	NEW INDIA ASSURANCE CO LTD.,	MR PALAK H THAKKAR	HEIRS OF DECD.MUKESHBHAI DALICHANDBHAI,PRAFULABEN MUKESHBHAI SHAH,MINOR ISHABEN MUKESHBHAI SHAH,MINOR BHAVYAKUMAR MUKESHBHAI SHAH,SAVITABEN DALICHANDBHAI SHAH,NAZIRMIYA YASINMIYA SHAIKH	RULE SERVED,MR KIRTIDEV R DAVE
14787	FA/2372/2005	13/03/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	SHIVABHAI GOVINDBHAI BHARWAD,SELABHAI GOVINDBHAI BHARWAD,HALUBEN GOVINDBHAI BHARWAD,JANUBEN GOVINDBHAI BHARWAD,AJUBEN GOVINDBHAI BHARWAD MINOR THRO'GOVINDBHAI BHARWAD,MANUBEN GOVINDBHAI BHARWAD MINOR THRO'GOVINDBHAI BHARWAD,GOVINDBHAI OGHADBHAI BHARWAD,GENERAL MANAGER SHRI,NARANBHAI ARJUNBHAI RATHOD	RULE SERVED,MR RC JANI,MR DS CHAUHAN,MS MONALI H BHATT
14788	FA/2373/2005	28/03/2012	KARANSING DEVISING CHAUHAN,	(MR PRAFUL J BHATT)	KANTIBHAI NARSIBHAI PATEL,DELETED,UNITED INDIA INSURANCE CO	NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI
14789	FA/2374/2005	08/02/2019	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	DEVKUNVERBA RAMDEVSINH,SAHDEVSINH RAMDEVSINH,SONALBA RAMDEVSINH,MINOR YUVRAJSINH RAMDEVSINH,KUMANSINH TAKHATSINH,DIPAKKUMAR KANTILAL PARMAR,RABARI MATRABHAI RATNABHAI [DELETED]	,RULE SERVED,MR RAXIT J DHOLAKIA

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14790	FA/2375/2005	09/02/2012	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	CHATRASINH KANAKSINH JADAV,R.K.AGARWAL	NOTICE SERVED,MR AV PRAJAPATI
14791	FA/2377/2005	09/04/2012	THE ORIENTAL INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	BHAVESH CHANDULAL DECD. THR'HEIRS,ILABEN BHAVESHBHAI,MINOR SHIVANI BHAVESHBHAI THROUGH GUARDIAN MOTHER NO.1/1,MINOR HIMANI BHAVESHBHAI THRO'GUARDIAN MOTHER NO. 1/1,MINOR MALAV BHAVESHBHAI THRO'GUARDIAN MOTHER 1/1,CHANDYULAL NAROTAMDAS,HEIRS OF DECD. MAJULABEN CHANDULAL,SHAILESH CHANDULAL,ALKESH CHANDULAL,NARENDRANAGAR BABULAL DOSHI	,NOTICE SERVED,RULE SERVED,MR MANAV A MEHTA
14792	FA/2378/2005	01/05/2012	SUNITABEN JITENDRAKUMAR SHAH,MINOR SARTHAK JITENDRAKUMAR SHAH,THRO'SUNITABEN J SHAH,MOHANLAL PRITHVIRAJ SHAH,VASANTIBEN MOHANLAL SHAH	MR SATYEN B RAWAL	MAHMADBHAI & ISMAILBHAI,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR BC DAVE
14793	FA/2379/2005	20/04/2012	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	BHANJIBHAI KALYANJI KANJARIA,HARDAS LAKHABHAI MER,TATA CHEMICALS LTD	NOTICE SERVED,MR RC KAKKAD
14794	FA/2390/2005	08/11/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	ZALA LAVUBHA PRAHLADSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
14795	FA/2391/2005	08/11/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	ZALA PRAVINSINH PUNAMSINH,SPECIAL LAND ACQUISITION OFICER	RULE SERVED,MR AV PRAJAPATI
14796	FA/2392/2005	08/11/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	ZALA ISHWARSINH DALPATSINH,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI
14797	FA/2393/2005	08/11/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	ZALA RANMALSINH AGRASINH,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI
14798	FA/2394/2005	08/11/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	ZALA GOVINDSINH AGARSINH,SPL.LAQ OFFICER	RULE SERVED,MR AV PRAJAPATI
14799	FA/2395/2005	12/08/2015	KASHMIRABEN W/O ATULKUMAR N PATEL,	MR BM MANGUKIYA	ATULKUMAR NATVARLAL PATEL,	MR JA ADESHRA
14800	FA/2396/2005	19/09/2011	MAFATBHAI DAHYABHAI PATEL,	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
14801	FA/2397/2005	19/09/2011	DEENABEN WD/O. JAGDISHCHANDRA MOHANLAL TRIVEDI,KETANKUMAR JAGDISHCHANDRA TRIVEDI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14802	FA/2398/2005	19/09/2011	MANGALBHAI AMBALAL PATEL,CHATURBHAI ISHWARBHAI PATEL	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14803	FA/2399/2005	19/09/2011	DECEASED LALBHAI MAGANBHAI,KALABHAI LALBHAI,DECEASED ISHWARBHAI MAGANBHAI,CHATURBHAI ISHWARBHAI,MAFATLAL DAHYABHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14804	FA/2400/2005	19/09/2011	AMBALAL ADARBHAI PATEL,DECEASE BABUBHAI ADARBHAI PATEL,SURAJBEN WD/O. BABUBHAI ADARBHAI,KESHIBEN BABUBHAI,KANTIBHAI BABUBHAI,SHARDABEN BABUBHAI,VIKRAMBHAI BABUBHAI,DECEASED MUKESHBHAI BABUBHAI,RITABEN MUKESHBHAI,CHINTU MUKESHBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14805	FA/2401/2005	19/09/2011	DECEASED LALBHAI MAGANBHAI,KALABHAI LALBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14806	FA/2402/2005	19/09/2011	KESHABHAI SOMABHAI,RAVJIBHAI SOMABHAI,DASHRATHBHAI ISHWARBHAI,HASMUKHBHAI ISHWARBHAI,DAHIBEN ISHWARBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14807	FA/2403/2005	19/09/2011	DASHRATHBHAI HATHIBHAI PATEL,	MR GM AMIN	SPECIAL LAND AQUASITIION OFFICER,EXECUTIVE ENGINEER	
14808	FA/2404/2005	19/09/2011	DECEASED, KALABHAI CHATURBHAI PATEL,POPATBHAI KALABHAI DECEASED,KESHABHAI KALABHAI,RAMANBHAI KALABHAI,CHIMANBHAI KALABHAI,KANTIBHAI KALABHAI,JHAVEBEN KALABHAI,KAMUBEN POPATBHAI,SREYAS POPATBHAI,SHILPA POPATBHAI,JIGISA POPATBHAI,FALGUNI POPATBHAI,LALBHAI CHATURBHAI PATEL,NATUBHAI LALBHAI,MAFATBHAI LALBHAI,RAVJIBHAI LALBHAI,SAKARBEN LALBHAI,KANKUBEN WD/O. LALBHAI CHATURBHAI	MR GM AMIN	SPECIAL LAND AQUASTION OFFICER,EXECUTIVE ENGINEER	

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14809	FA/2405/2005	19/09/2011	DECEASED, SHANKERBHAI DASAIBHAI,POPATBHAI SHANKERBHAI,VADIBHAI SHANKERBHAI,SATISHBHAI SHANKERBHAI,DAHIBEN WD/O. CHHOTABHAI SHANKERBHAI,SURESHBHAI CHHOTABHAI,KETANBHAI CHHOTABHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14810	FA/2406/2005	19/09/2011	DAHYABHAI BHAGABHAI PATEL,CHAMANBHAI BHAGABHAI PATEL,LALITKUMAR POPATBHAI PATEL,RAMESHKUMAR P PATEL,RAKESHBHAI POPATBHAI PATEL	MR GM AMIN	SPECIAL LAND AQUASITION OFFCIER,EXECUTIVE ENGINEER	
14811	FA/2407/2005	19/09/2011	HEMLATABEN BHOLANATH,ANANDIBEN BHATT	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	
14812	FA/2408/2005	19/09/2011	KHUSHALBHAI SLTANBHAI SHAIKH DECEASED,MOHAMMADBHAI KHUSHALBHAI,BHIKHABHAI KHUSHALBHAI,JUBEDABEN KHUSHALBHAI,MARIUMBEN KHUSHALBHAI,GULAMHUSSAIN KHUSHALBHAI,AHEMADBHAI SULTANBHAI DECEASED,RAHEMATBEN AHEMADBHAI SHAIKH,HASUBHAI SULTANBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14813	FA/2409/2005	19/09/2011	GULAMHUSSAIN NOORBHAI,ALEKBHAI SHANKARBHAI,ABDULBHAI SHAKRABHAI,DECEASED HUSSAINBHAI KALABHAI,JENABEN WD/O. HUSSAINBHAI KALABHAI,IQBALBHAI HUSSAINBHAI SHAIKH,ALLAHRAKKHA HUSSAINBHAI SHAIKH,SAIRABEN HUSSAINBHAI SHAIKH,DECEASED, KHUSHALBHAI SULTANBHAI,MOHAMMADBHAI KHUSHALBHAI SHAIKH,BHIKHABHAI K. SHAIKH,JUBEDABEN K SHAIKH,MARIUMBEN K SHAIKH,GULAMHUSSAIN K SHAIKH,MAHEMUDABEN KHUSHALBHAI SHAIKH,AHEMADBHAI SULTANBHAI DECEASED,RAHEMATBEN AHEMADBHAI SHAIKH,HASUBHAI SULTANBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14814	FA/2410/2005	19/09/2011	ABBASBHAI RAHEMANBHAI,ABDULBHAI RAHEMANBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14815	FA/2411/2005	19/09/2011	AMABHAI DHANJIBHAI DECEASED,NOORMOHAMMAD AMBALAL SHAIKH,GANIBHAI A. SHAIKH,JAFARBHAI A SHAIKH,JUBEDABEN A. SHAIKH,MAHEMMODABEN A. SHAIKH,HAMIDABEN A. SHAIKH,KHATIBEN WD/O. AMBALAL DHANJIBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14816	FA/2412/2005	19/09/2011	DASHRATHBHAI ISHWARBHAI,HASMUKHBHAI ISHWARBHAI,DAIBEN ISHWARBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14817	FA/2413/2005	19/09/2011	GOVINDBHAI MANGALBHAI,RAMABHAI MANGALBHAI DECEASED,SANJAYKUMAR RAMABHAI,BHARATBHAI RAMABHAI,NARMADABEN WD/O. RAMABHAI,NATHIBEN RAMABHAI,JAYANTIBHAI MANGALBHAI DECEASED,GOVINDBHAI MANGALBHAI,SANJAYBHAI RAMABHAI,BHARATBHAI RAMABHAI,NATHIBEN RAMABHAI,NARMADABEN WD/O RAMABHAI,KAMUBEN MANGALBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14818	FA/2414/2005	19/09/2011	LILABHAI HAMIRBHAI RABARI,	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14819	FA/2415/2005	19/09/2011	BACHUBHAI SIKANDERBHAI,SHARIFMOHAMMAD SIKANDERBHAI,RASULBHAI SIKANDERBHAI	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14820	FA/2416/2005	19/09/2011	SIRAJUDDIN FAKURBHAI,ABBASBHAI KASAMBHAI,ISMAIL KASAMBHAI (DECESED),BIBIBEN WD/O. ISMAILBHAI SHAIKH,MUSTAQBHAI I. SHAIKH,SAJIDBHAI I. SHAIKH,ZUBEDABEN I. SHAIKH,RUBINABEN ISMAILBHAI SHAIKH	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14821	FA/2417/2005	19/09/2011	BABUBHAI SOMABHAI MODI,MAHENDRAKUMAR AMRUTLAL,SHANTABEN AMRUTLAL,KESHAVLAL NARSINHBHAI DECEASED,SURESHBHAI KESHAVLAL MODI,NITINKUMAR K MODI,DASHRATHBHAI K MODI,JASHODABEN KESHAVLAL MODI	MR GM AMIN	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	

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14822	FA/2418/2005	19/09/2011	FAKIRMOHAMMAD DAWOODBHAI,HEIRSOF DECEASED DAWOODBHAI KALABHA,GULAMHUSSAIN NOORBHAI,ALEQBHAI SHAKARBHAI,ABDULBHAI SHAKARBHAI,HUSSAINBHAI KALABHAI DECEASED,JENABEN WD/O. HUSSAINBHAI KALABHAI,IQBALBHAI HUSSAINBHAI SHAIKH,ALLAAKHA HUSSAINBHAI SHAIKH,SAIRABEN HUSSAINBHAI SHAIKH	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14823	FA/2419/2005	19/09/2011	KHUSHALBHAI (DECESED) SULTANBHAI SHAIKH,MOHAMMADBHAI KHUSHALBHAI SHAIKH,BHIKHABHAI K. SHAIKH,JUBEDABEN K. SHAIKH,MARIUMBEN K. SHAIKH,GULAMHUSSAIN K. SHAIKH,MAHEMOODABEN K. SHAIKH,DECEASED, AHEMADBHAI SULTAN-BHAI,RAHEMATBEN AHEMADBHAI SHAIKH,GULAMHUSSAIN NOORBHAI,ALEKBHAI SHAKARABHAI,DECEASED, HUSSAINBHAI KALABHAI,JENABEN WD/O. HUSSAINBHAI KALABHAI,IQBALBHAI HUSSAINBHAI,ALLARAKHKHA HUSSAINBHAI,SAIRABEN HUSSAINBHAI	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	
14824	FA/2420/2005	19/09/2011	MARGHABHAI TALSHIBHAI PATEL,BHAGABHAI TALSHIBHAI PATEL	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14825	FA/2421/2005	19/09/2011	MANIBHAI DESAIBHAI (DECESED),CHIMANBHAI MANIBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14826	FA/2422/2005	19/09/2011	SHANKERBHAI DESAIBHAI (DESEASED)_,POPATBHAI SHANKERBHAI,VADIBHAI SHANKERBHAI,SATISHBHAI SHANKERBHAI,DAHIBEN WD/O. CHHOTABHAI SHANKERBHAI,SURESHBHAI CHHOTABHAI PATEL,KETANBHAI C. PATEL	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	
14827	FA/2423/2005	19/09/2011	VITTHALBHAI MARGHABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14828	FA/2424/2005	19/09/2011	SHANKERBHAI DESAIBHAI PATEL DECD.,POPATBHAI SHANKERBHAI PATEL,VADIBHAI S. PATEL,SATISHBHAI S. PATEL,GOVINDBHAI DEVSHANKER BHATT,KESHAVLAL NARANBHAI PATEL,RAMANLAL SOMNATH BHATT DECEASED,SUBHADRABEN RAMANLAL BHATT,DILIPKUMAR RAMANLAL BHATT,SAROJBEN R BHATT,BHAVNABEN R BHATT,NAVINBHAI R BHATT,JASHWANTLAL CHUNILAL BHATT,DECEASED, JAYANTIBHAI HATHIBHAI,DASHRATHBHAI HATHIBHAI PATEL	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14829	FA/2425/2005	19/09/2011	GOVINDBHAI DEVSHANKER BHATT,	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14830	FA/2426/2005	19/09/2011	BALDEVBHAI VALABHAI,	MR GM AMIN	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	
14831	FA/2427/2005	19/09/2011	SURAJBEN WD/O MOTIBHAI BECHARBHAI,SAKARBEN MOTIBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14832	FA/2428/2005	19/09/2011	ISHWARBHAI MOTIBHAI PATEL,DAHIBEN MOTIBHAI PATEL,DILIPBHAI CHUNIBHAI PATEL,CHANDRAKANT CHUNIBHAI PATEL,SUBHADRABEN WD/O CHUNIBHAI MOTIBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14833	FA/2429/2005	19/09/2011	KESHABHAI BAKORBHAI PATEL,DAHYABHAI BAKORBHAI PATEL	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14834	FA/2430/2005	19/09/2011	MAFATBHAI NATHABHAI,MAGANBHAI NATHABHAI,SOMABHAI NATHABHAI,MANGUBEN NATHABHAI,SAMUBEN WD/O NATHABHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14835	FA/2431/2005	19/09/2011	DECEASED, MANIBHAI BAKORBHAI,MADHUBEN MANIBHAI PATEL,RAMILABEN M PATEL,RANJANBEN M PATEL,HANSABEN M PATEL,SARLABEN M PATEL,PINABEN M PATEL,GIRABEN M PATEL	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14836	FA/2432/2005	19/09/2011	MANIBHAI BAKORBHAI PATEL,MANEKBA WD/O BAKORBHAI JESANGBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14837	FA/2433/2005	19/09/2011	KESHABHAI BAKORBHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14838	FA/2434/2005	19/09/2011	RAMANLAL SOMNATH BHATT,SUBHADRABEN RAMANLAL BHATT,DILIPKUMAR R BHATT,SAROJBEN R BHATT,NAVINBHAI R BHATT,BHAVNABEN R BHATT,NATUBHAI SOMANTH BHATT	MR GM AMIN	SPECIAL LAND ACQUISITION OFICER,EXECUTIVE ENGINEER	
14839	FA/2435/2005	19/09/2011	KESHABHAI NARANBHAI,LALBHAI ISHWARBHAI	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
14840	FA/2436/2005	19/09/2011	POPATBHAI SHANKERBHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFCIER,EXECUTIVE ENGINEER	
14841	FA/2437/2005	19/09/2011	ADARBHAI MOTIBHAI PATEL,KHODIDAS MANILAL PATEL,NATHIBEN MANILAL PATEL,LALITABEN M PATEL	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14842	FA/2438/2005	19/09/2011	DECEASED, CHHOTAJI MOHANJI,SHANTABEN WD/O. CHHOTAJI MOHANJI,BHIKHAJI C THAKOR,AMAJI MOHANJI,RAMAJI MOHANJI	MR GM AMIN	SPECIAL LAND ACQUISITION OFICER,EXECUTIVE ENGINEER	
14843	FA/2439/2005	13/03/2012	DEVABHAI DHULABHAI MORI(DECD. THRO LEGAL HEIRS),BADHIBEN DEVABHAI MORI,HIRIBEN DHULABHAI MORI,HIRABHIA DEVABHAI MORI,VINODBHAI DEVABHAI MORI,GAGAN DEVABHAI MORI,BEBIBEN DEVABHAI MORI	MR NITIN M AMIN	RAJSHIBHAI SAVDASBHAI,EXECUTIVE ENGINEER,NEW INDIA INSURANCE CO. LTD	RULE SERVED,(MR HASMUKH THAKKER)
14844	FA/2442/2005	16/03/2012	MUSABHAI JIVABHAI KHRISTI (DECD) THR'HEIRS,MANEKBEN WD/O MUSABHAI JIVABHAI,ALBERT MUSABHAI KHRISTI,ARVINDBHAI MUSABHAI KHRISTI,MANJUBEN D/O KUSABHAI JIVABHAIKHRISTI,VICTOR MUSABHAI KHRISTI,IBRAHIM MUSABHAI KHRISTI,KARUNABEN MUSABHAI KHRISTI	(MR AJ SHASTRI),MR MEHUL M MEHTA	MANIBEN WD/O CHIMANBHAI CHATURBHAI SINCE DECD.,KANTIBHAI CHIMANBHAI PARMAR,SHAKUNTALABEN CHIMANBHAI PARMAR,CHHOTABHAI JETHABHAI SOLANKI,ORIENTAL INSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R)
14845	FA/2446/2005	18/09/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	KISHORKUMAR GUNWANTRAI (DECD.) THR' LEGAL HEIRS,HARSHABEN KISHORKUMAR VYAS,MITALI KISHORKUMAR VYAS,MINOR VIDHI KISHORKUMAR VYAS,MINOR RAKSHIT KISHORKUMAR VYAS,VASUMATI GUNWANTRAI VYAS,MAHASAGAR TRAVELS LTD.	,RULE SERVED,(MR MAYANK VORA),MR NISARG M DESAI
14846	FA/2448/2005	09/02/2016	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	DR.JAYESHKUMAR RASIKLAL VORA,GULAMMOYUDDIN BHIKHUMIYA SHAIKH	NOTICE SERVED,(MR BIPIN I MEHTA)
14847	FA/2450/2005	06/03/2012	DINESHBHAI POPATBHAI FOFANDI,	BALKRISHNA ACHARYA	JAYANTILAL MOHANLAL PARMAR,GSRTC,KANAIYALAL HIRALAL SHARMA,GHANSHYAMBHAI MANILAL PATEL,UNITED INDIA INSURANCE CO LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,MRS VASAVDATTA BHATT,(MR MAULIK J SHELAT)
14848	FA/2451/2005	30/03/2012	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	BHAVNABEN BHARATBHAI SANKHAT,MAYUR BHARATBHAI,BHACHUBHAI CHHAGANBHAI SANKHAT,PANCHIBEN BACHUBHAI SANKHAT,SHABBIRALI RAMZANALI	MR PJ KANABAR,MR MAHESH BHAVSAR
14849	FA/2452/2005	02/12/2015	YASODHARABEN VINUBHAI PATEL,	MR.HIREN M MODI	DULABHAI BHIKHBHAI MER,ARVINDBHAI MAVJIBHAI DODAR,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
14850	FA/2453/2005	22/08/2014	SABURIBEN W/O OF RAMSINGH BHIL,MANJUBHAI RAMSINGH BHIL,KALUBHAI RAMSINGH BHIL,SURTABEN RAMSINGH BHIL,BHATHUBHAI RAMSINGH BHIL,DINESHBHAI RAMSINGH BHIL,ELESHBHAI RAMSINGH BHIL	MR AS ASTHAVADI	RUPSINGH LUJABHAI DAMOR,G.S.R.T.C	RULE SERVED,MR HS MUNSHAW
14851	FA/2454/2005	03/04/2012	JAGDISHBHAI MANILAL THAKAR,	MR TEJAS P SATTA	MANAGING DIRECTOR, TOURISM COPROATION OF GUJARAT LTD,UNITED INDIA INSRURANCE CO.	M/S TRIVEDI & GUPTA, (MR MAULIK J SHELAT)
14852	FA/2455/2005	06/05/2014	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	KESHABHAI SAMANTBHAI,GALALBEN KESHABHAI,RATNABEN LAXMANBHAI,RABARI DEVABHAI JIVANBHAI	MS BANNA S DUTTA,MR RAXIT J DHOLAKIA
14853	FA/2505/2005	30/03/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	NATHU BHAVAN,NARSI LALJI SATAVARA,INSURANCE CO OF CHHAKKADO RICKSHAW (NOT KNOWN),RAMBHA JIVUBHA SODHA (S.T.DRIVER)	,NOTICE SERVED,RULE SERVED,MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)

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14854	FA/2506/2005	30/03/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	NATHALAL BHAVAN,NARSI LALJI SATAVARA,INSURANCE CO OF CHHAKKADO RICKSHAW (NOT KNOWN),RAMBHA JIVUBHA SODHA (S.T.DRIVER)	,NOTICE SERVED,RULE SERVED,MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)
14855	FA/2507/2005	19/08/2014	SURYAKANTBHAI KRUPASHANKAR ACHARYA HIS L.RS.,HEMABEN WD/O SURYAKANTBHAI ACHARYA,DHRUV SURYAKANTBHAI ACHARYA	MR HARIN P RAVAL,MR ASHISH H SHAH	NURUDDIN KASAMBHAI KHALIVANI,KANUBHAI A PATEL,NATIONAL INSRUANCE CO. LTD,KIRHORBHAI MANSUKHBHAI JOSHI,KARNABHAI BAVABHAI SINDHAV,UNITED INSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD,MR PINAKIN M RAVAL,(MR MAULIK J SHELAT)
14856	FA/2508/2005	02/03/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HASMUKH THAKKER)	VAISHALIBEN SRIPALKUMAR @ PRASHANTKUMAR SHAH,PARBATBHAI SANGABHAI RABARI,GUJARAT STATE ROAD TRANSPORT CORP.LTD.,AJITBHAI NAGJIBHAI RABARI DRIVER,JANTA ELECTRICAL STORE PROPRIETOR HASMUKHLAL N. SHAH	RULE SERVED,MRS VASAVDATTA BHATT,MR KIRTIDEV R DAVE
14857	FA/2509/2005	21/03/2012	BAI KESHARI WD/O RAMESHBHAI MATHURBHAI KOLI,MAHESHKUMAR RAMESHBHAI KOLI (MINOR),SURJBEN RAMESHBHAI KOLI (MINOR),HARESH RAMESHBHAI KOLI (MINOR),JAYANTIBHAIO RAMESHBHAI KOLI (MINOR),MATHUBHAI NATHUBHAI KOLI DELETED.,BAI HIRABEN W/O MATHURBHAI NATHUBHAI KOLI	MR ARPIT A KAPADIA	SURSING AMERSING DELETED,INDRAVADAN BHERUMAL SINDHI,ORIENTAL INSURANCE CO LTD	,RULE SERVED
14858	FA/2510/2005	12/07/2018	HANSABEN DINESHBHAI PATEL,RAKESH DINESHBHAI PATEL,ATUL DINESHBHAI PATEL,SONAL DINESHBHAI PATEL,SAVITABEN DAHYABHAI PATEL	MR HEMANT S SHAH,MR MITESH R AMIN	KAVELSING SOHANSING [DELETED],SUKHVINDERSING DAYALSING,NEW INDIA INSURANCE COMPNAY,AMBALAL MAGANDAS PATEL [DELETED],GUJARAT STATE ROAD TRANSPORT CORPORATION	,DELETED,RULE UNSERVED,MRS VASAVDATTA BHATT,MR VASANTS SHAH
14859	FA/2511/2005	19/04/2012	SHAH SURESHKUMAR SHANKARLAL,KIRANBEN SURESHKUMAR	MR AMIT C NANAVATI	CHAVDA ARVINDKUMAR HEMTAJI,ARVINDJI MAFAJI CHAVDA,NATIONAL INSURANCE CO LTD,DECD BABUJI RAMAJI CHAVDA THRO'HEIR RAJENDRASING BABUJI	NOTICE SERVED,MS MEGHA JANI
14860	FA/2544/2005	13/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	HARIPRASAD RAMANLAL DESAI,RAMESHCHANDRA RAMANLAL DESAI SINCE DECD. THRO' LRS,SNEHLATABEN WD/O RAMESHCHANDRARAMANLAL DESAI,AMIT RAMESHCHANDRA DESAI,VARSHABEN RAMESHCHANDRA DESAI,INDRAVADAN RAMANLAL DESAI	,MR. D. P. KINARIWALA
14861	FA/2545/2005	21/03/2012	UNITED INDIA INSURANCE CO. LTD,	MS AMEE YAJNIK	VIRAMBHAI DAHYABHAI,SURESHCHANDRA ZAVERBHAI POOJARA,RAVTUBHAI RAMBHAI KHACHAR	NOTICE SERVED,MS AMRITA AJMERA
14862	FA/2546/2005	23/04/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VIJAYSINH BHARATSINH (DECD. THRO LEGAL HERIS),CHATURBA BHARATSINH,BHARATSINH BALUBHA,CHANDRAKVARBA BALUBHA,BALUBHA DIPSINHJI EXPIRED DURING PENDENCY,MANUBHA BALUBHA,BHARATSINH BALUBHA,JAYUBHA BALUBHA,VIKRAMSINH BALUBHA,CHANDUBA BALUBHA,MINOR ISHWARRAJ S/O VIJAYSINH BHARATSINH THRO' MOTHER,HITENDRAKUMAR NARANDAS PATEL DEL.CT.ORD.DT.26/03/2012,JAGDISHGIRI DHANGIRI(DELETED)	,DELETED,MS AMRITA AJMERA
14863	FA/2547/2005	09/12/2016	RAHEMATBEN ABDUL SATTAR GORJI,SATTAR GORJI,SHARIFABEN SATTAR GORJI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NAZIR AHMED DAUD CHAPTI,	MR CHETAN B RAVAL

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14864	FA/2548/2005	08/01/2015	UNITED INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	BHAGWATIBEN WD/O JALAMSINH SHIVAJI RAJPUT,MAHENDRASINH JALAMSINH RAJPUT,JANAKBEN JALAMSINH RAJPUT,MINOR HETALBEN JALAMSINH RAJPUT,MINOR GUMNASINH JALAMSINH RAJPUT,DALPUJI JESAJI DEVADA,SUNRISE ROADWAYS	RULE SERVED,MR AV PRAJAPATI
14865	FA/2549/2005	16/09/2014	URVASHIBEN VINODCHANDRA SONI,HARISHKUMAR VINODCHANDRA SONI	MR MTM HAKIM	GAURANGBHAI RAMESHBHAI PATEL,RAMILABEN RAMESHBHAI PATEL,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR AK MAVALANKAR
14866	FA/2550/2005	26/03/2012	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	ISUBHA MULUBHA ZALA,SINDHABHAI MEGJIBHAI CHAUDHARY,MUSABAI KAAMBHAI KALADIYA	NOTICE SERVED,NOTICE UNSERVED,MR DIVYESH SEJPAL
14867	FA/2551/2005	26/03/2012	UNITED INDIA INSURANCE CO LTD,	MR RR MARSHALL	YOGRAJSINH MULRAJSINH CHUSASA-MA,SINDHABHAI MEGJIBHAI CHAUDHARY,MUSABAI KAAMBHAI KALADIYA	NOTICE SERVED,NOTICE UNSERVED,MR DIVYESH SEJPAL
14868	FA/2552/2005	12/02/2014	VYAS DIPAKKUMAR BANUPRASAD,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
14869	FA/2553/2005	21/03/2012	BHOLABHAI POPATBHAI BABARIYA (BHARWAD),	MR YOGEN N PANDYA	AHIR GHUSABHAI BAVJIBHAI,NARIBHAI B.PATEL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,RULE SERVED,MS AMEE YAJNIK
14870	FA/2566/2005	23/02/2012	RITU NIRAJ KAUSHAL,JITESH NIRAJ KAUSHAL (MINOR),HIMMATSINH R KAUSHAL	MR VIKRAM J THAKOR	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL
14871	FA/2567/2005	30/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR VASANTS SHAH	PRAFULBHAI BHAGUBHAI PATEL,PRAGNAYABEN PRAFULBHAI PATEL,PARTH PRAFULBHAI PATEL,(MINOR)THRO'PRAFULBHAI B PATEL,PRATAPJI PIRAJI VANZARA,PIRAJI BHIMAJI VANZARA	RULE SERVED,MR NEERAJ J VASU
14872	FA/2568/2005	21/07/2015	RAJESH BUILDERS,	MR SHITAL R PATEL	GUJARAT INDUSTRIAL DEVELOPMENTCORP.LTD.,EXECUTIVE ENGINEER (PUBLIC HEALTH)	RULE SERVED,MR RUTVIJ M BHATT
14873	FA/2570/2005	23/03/2016	MAHENRASINGH RUPSINGH JALA @ BAKABHAI,	(MR PARESH M DARJI)	BHALAJI BAVAJI TAHKOR,KANIYALAL J PUROHIT,NEW INDIA ASSURANCE CO. LTD,DINESHKUMAR HIMMATLAL RAWAL,VISNUBHAI KASHIRAM PATEL	RULE SERVED,MR SK PATEL,MR VASANTS SHAH,MR.KARNA H DHOMSE
14874	FA/2573/2005	08/06/2015	BAI TEJUBA W/O PRABHATSINH AMERSINH,UDESINH PRABHATSINH VAGHELA,DEVENDRASINH PRABHATSINH VAGHELA	MR MTM HAKIM	ANILKUMAR RAMESHBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	NOTICE SERVED,MR VIBHUTI NANAVATI
14875	FA/2574/2005	21/03/2012	ISMAILBHAI UMARBHAI KHAIBHAR,	MR AMAR D MITHANI	GUJARAT STATE ROAD TRASPORT CORPORATION,	RULE SERVED,MRS VASAVDATTA BHATT
14876	FA/2576/2005	18/10/2016	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	LEGAL HEIRS AND REP. OF DECD. UTTAMBHAI SHASHIKANTBHAI,MEGHNABEN UTTAMBHAI VYAS,STUTI UTTAMBHAI VYAS MINOR,SHASHIKANTBHAI JATANSHANKER VYAS,BALABEN SHASHIKANTBHAI VYAS,DILUBHA NARNASINH ZALA,BAHADURSINH HEMANTSINH PARMAR,NEW INDIA ASSURANCE CO. LTD,M J SONAGARA	,NOTICE SERVED,MR SUNIL B PARIKH,MR HRIDAY BUCH

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14877	FA/2577/2005	18/10/2016	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	UTTAMBHAI SHAHSHIKANTBHAI (DECD THRO LEGAL HEIR & REP),MEGHNABEN UTTAMBHAI VYAS,STUTI UTTAMBHAI VYAS (MINOR) THRO' MEGHNABEN UTTAMBHAI VYAS,SHASHIKANTBHAI JATASHANKER VYAS,BALABEN SHASHIKANTBHAI VYAS,DILUBHA NARNASINH ZALA,BAHADURSINH HEMANTSINH PARMAR,NEW INDIA ASSURANCE CO. LTD,M J SONAGARA	,NOTICE SERVED,MR SUNIL B PARIKH
14878	FA/2578/2005	18/10/2016	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	ANSH MAGNALAL (MINOR) THRO' USHABEN M SONAGARA,DILUBHA NARNASINH ZALA,BAHADURSINH HEMANTSINH PARMAR,NEW INDIA ASSURANCE CO. LTD,M J SONAGARA	RULE SERVED,MR SUNIL B PARIKH
14879	FA/2579/2005	18/10/2016	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	SHREY MAGANLAL THRO' (MINOR) USHABEN M SONAGARA,DILUBHA NARNASINH ZALA,BAHADURSINH HEMANTSINH PARMAR,NEW INDIA ASSURANCE CO. LTD,M J SONAGARA	NOTICE SERVED,MR SUNIL B PARIKH
14880	FA/2587/2005	21/03/2012	HARIBHAI DHIRAJBHAI GOHIL,	MR MTM HAKIM	BAGABHAI BHUPATBHAI PARMAR R/O.VASAD,NAGINBHAI HATHIBHAI PATEL R/O. VASAD,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED
14881	FA/2588/2005	03/04/2012	MAHEMUDKHAN JAFARKHAN PATHAN,RABIYABIBI MAHEMUDKHAN PATHAN	MR MTM HAKIM	RAMESHBHAI BHIMAJIBHAI PATEL,KALUBHAI HANSRAJBHAI KOLI,NEW INDIA INSURANCE CO LTD.	NOTICE SERVED,MR VASANTS SHAH
14882	FA/2589/2005	03/04/2012	JADABEN WD/O HARILAL AASHIYA VASAVA,GANPATBHAI HARILAL VASAVA,PARSOTTAM HARILAL VASAVA	MR MTM HAKIM	KANJIBHAI BHAKTIBHAI VASAVA,PRAVINKUMAR SWAROOPEHAND SHAH,UNITED INDIA INSURANCE CO.	NOTICE SERVED
14883	FA/2591/2005	23/02/2012	HARISHBHAI BHIKHUBHAI VALAND,MINOR KRUNAL HARISHBHAI VALAND	MR MTM HAKIM	SHARIFKHAN GULAMNABI SHAIKH,NAHID MAHMED ABDUL BASHIR SHAIKH,UNITED INDIA INSURANCE CO.	RULE SERVED
14884	FA/2592/2005	23/02/2012	NARESHBHAI BABUBHAI VALAND,	MR MTM HAKIM	SHARIFKHAN GULAMNABI SHAIKH,NAHID MAHMED ABDUL BASHIR SHAIKKH,THE UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED
14885	FA/2596/2005	02/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	HAMIDABANU GULABKHAN BALOCH LEGAL HEIRS OF DECD. GULABKHAN,MINOR HLIMABANU GULABKHAN BALOCH,MINOR IMRAN GULABKHAN BALOCH,DIAMOND CARRIERS	SERVED BY AFFIX. (R),MR BHARAT JANI
14886	FA/2602/2005	05/07/2017	NASIRUDDIN ABDULKARIM SHAIKH,	MR JAYESH A DAVE	DILIP ADESING SINDHA,AJYB ADAM PATEL,NEW INDIA INSURANCE CO.	NOTICE SERVED,MR VIBHUTI NANAVATI
14887	FA/2603/2005	17/09/2013	NEW INDIA ASSURANCE CO.LTD.,	MR SUNIL B PARIKH	SHAMBHULAL BHOGILAL THAKKAR (DECD. THRO LEGAL HEIRS),JASHUMATI SHAMBHULAL THAKKAR,ALPABEN SHAMBHULAL THAKKAR,ROHITKUMAR SHAMBHULAL THAKKAR,DEVENDRAKUMAR SHAMBHULAL THAKKAR,SHANTABEN BHOGILAL THAKKAR,JAHANGIRKHAN ABUBAKAR LOHANI	,DELETED,RULE SERVED,MR HARSHIT S TOLIA
14888	FA/2604/2005	16/02/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	BHAKANBHAI DEVABHAI BUTIYA,MANGALSING JESABHAI JOGANI,NIRMALBEN HARIDASBHAI KAKKAD	NOTICE SERVED,MR AMAR D MITHANI
14889	FA/2606/2005	03/04/2013	HASAM KASAM DHAMERIA (DECD.THRO LEGAL HEIRS,KASAM IBRAHIM DHAMERIA,HURBAIBEN KASAMBHAI DHAMERIA	MR A R SHAIKH	ISMAIL OSMAN SIDA,MAHADEVA RAMJI AHIR,NEW INDIA INSURANCE CO.LTD.,PARBAT RAJA PARMAR,HAJABHAI UKABHAI KHER	DELETED,SERVED BY AFFIX. (R),MR AMAR D MITHANI,MR SANDIP C SHAH
14890	FA/2618/2005	16/07/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL LAXMANBHAI SHAMBHUDAS,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED,MR AMIT C NANAVATI
14891	FA/2619/2005	16/07/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BABUBHAI MAGANDAS,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14892	FA/2620/2005	16/07/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL HARILAL KESHAVLAL DECD.THROUGH THE LRS,HIRABEN HARIBHAI PATEL (WIFE),TARABEN HARIBHAI PATEL (DAUGHTER),KANUBHAI HARIBHAI PATEL (SON),BHAWANBHAI HARIBHAI PATEL(SON),RAMILABEN HARIBHAI PATEL (DAUGHTER),SARDAR SAROVAR NARMADA NIGAM	,RULE SERVED,MR AMIT C NANAVATI
14893	FA/2621/2005	16/07/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SUTHAR RAMESHBHAI AMBALAL,SARDAR SAROVAR NARMADA NIGAM	RULE SERVED,MR AMIT C NANAVATI
14894	FA/2622/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MEGHJIBHAI GANESHBHAI,	MR C B UPADHYAYA
14895	FA/2623/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. CHHAGANBHAI MURJIBHAI,KHIMJIBHAI CHHAGANBHAI,BABUBHAI CHHAGANBHAI,HIMATBHAI CHHAGANBHAI,DHIRUBHAI CHHAGANBHAI	,MR C B UPADHYAYA
14896	FA/2624/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. RUKHADBHAI PUNABHAI,BHAYABHAI RUKHABHAI,SARDULBHAI RUKHABHAI	,MR C B UPADHYAYA
14897	FA/2625/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMJIBHAI KHODABHAI,	MR C B UPADHYAYA
14898	FA/2626/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRJIBHAI KHODABHAI,DAYABHAI HIRJIBHAI,MANJIBHAI HIRJIBHAI,VALLABHBHAI HIRJIBHAI,CHHAGANBHAI HIRJIBHAI	,MR C B UPADHYAYA
14899	FA/2627/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASHRAMBHAI GANESHBHAI DECD. THRO',JIVANBHAI VASHRAMBHAI,DHIRUBHAI VASHRAMBHAI,GHANSHYAMBHAI VASHRAMBHAI,BABABHAI VASHRAMBHAI	,MR C B UPADHYAYA
14900	FA/2628/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALYANBHAI ZAVERBHAI,	RULE SERVED
14901	FA/2629/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALYANBHAI ZAVERBHAI,	RULE SERVED
14902	FA/2630/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALYANBHAI ZAVERBHAI,	RULE SERVED
14903	FA/2631/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPATBHAI GANESHBHAI,	MR C B UPADHYAYA
14904	FA/2632/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN RANCHHOD,KALYAN ZAVER	RULE SERVED
14905	FA/2633/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMANBHAI RACHHODBHAI,	RULE SERVED
14906	FA/2634/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVSHIBHAI ARJANBHAI,	MR C B UPADHYAYA
14907	FA/2635/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARSHOTAMBHAI RANCHHODBHAI,	MR C B UPADHYAYA
14908	FA/2636/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI BHAVANBHAI,	MR C B UPADHYAYA
14909	FA/2637/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI BHAVANBHAI,	MR C B UPADHYAYA
14910	FA/2638/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MEGHJIBHAI GANESHBHAI,	MR C B UPADHYAYA
14911	FA/2639/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANJIBHAI GANESHBHAI,	MR C B UPADHYAYA
14912	FA/2640/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHANBHAI NAGJIBHAI,	RULE SERVED
14913	FA/2641/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALJIBHAI RANCHHODBHAI,	MR C B UPADHYAYA
14914	FA/2642/2005	19/06/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMJIBHAI KHODABHAI,	MR C B UPADHYAYA

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14915	FA/2666/2005	12/11/2016	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	LAXMANBHAI KUNVARJI,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
14916	FA/2691/2005	12/12/2015	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	MANILAL CHHAGANBHAI'S (DECD) HEIRS,JAYANTILAL MANILAL BHIL,BHIKHABHAI MANILAL BHIL,TARABEN KANUBHAI,SHAKUBEN MANILAL,UKERBHAI RAMDAS,MURIBEN RAMDAS,EXECUTIVE ENGINEER	,RULE SERVED,MR VIJAY N RAVAL
14917	FA/2692/2005	23/11/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	AMBALAL VASTARAM PANDYA,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
14918	FA/2693/2005	23/11/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	LAXMANBHAI KESABHAI,NAGINBHAI KESABHAI,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
14919	FA/2694/2005	23/11/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	GOVINDBHAI MAGANBHAI'S(DECD) HEIRS,BHAGWANBHAI GOVINDBHAI,SAVITABEN GOVINDBHAI,MANIBEN GOVINDBHAI,KARSANBHAI BHAGABHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR VIJAY N RAVAL
14920	FA/2695/2005	23/11/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	DALSUKHBHAI MANSUKHBHAI BHIL,EXECUTIVE ENGINEER	RULE SERVED
14921	FA/2696/2005	12/12/2015	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NARAYANBHAI CHHAGANBHAI,JAYANTIBHAI DALSUKHBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR VIJAY N RAVAL
14922	FA/2697/2005	23/11/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NARANBHAI DALSUKHBHAI,JAYANTIBHAI DALSUKHBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,MR VIJAY N RAVAL
14923	FA/2698/2005	23/11/2013	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	VIRMABHAI SONIABHAI BHIL,EXECUTIVE ENGINEER	RULE SERVED,MR VIJAY N RAVAL
14924	FA/2699/2005	18/02/2014	NARIMAN DARABSHA BHAGWAGAR,SINCE DECD.THRU HIS HEIR & L.R.,NOSHERBHAI NARIMAN BHAGWAGAR	MR MEHUL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
14925	FA/2700/2005	18/02/2014	NASAR S/O NARIMAN DARABSHA BHAGWAGAR,	MR MEHUL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
14926	FA/2702/2005	02/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	HANSABEN MANSUKHBHAI AKBARI,KURESHI AKBARKHAN MOONVARKHAN,DRIVER OF TRUCK NO.GJ-1VV-8019,OWNER OF METROPOLITIAN TRANSPORT	RULE UNSERVED,MS HETABEN H SHAH
14927	FA/2703/2005	27/12/2012	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	CHANDULAL JAMNADAS BRAHAMAN,MANJULABEN CHANDULAL BRAHAMAN,VIPUL CHANDULAL BRAHAMAN,BHIMABHAI SAMATBHAI KHUNTI,MERKHIBEN JESABHAI KESHWARA	,RULE SERVED,MR PREMAL S RACHH
14928	FA/2705/2005	01/05/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARAT MULJIBHAI PATEL,SULEMANBHAI MUSABHAI,NATIONAL ASSURNACE CO.,KASAMBHAI G GEBI,AMRUTSINH KHUMANSINH DARBAR (DELETED),HEIRS OF DECD.LALBHUBEN PREMJIBHAI,PREMJIBHAI BHUDARBHAI,RAJUBHAI PREMJIBHAI,PRAVIN PREMJIBHAI,RAMESH PREMJIBHAI,BHANUBEN PREMJIBHAI (MINOR)	,DELETED,MS AMRITA AJMERA
14929	FA/2706/2005	01/05/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARAT MULJIBHAI PATEL,SULEMANBHAI MUSABHAI,NATIONAL ASSURNACE CO.,KASAMBHAI G GEBI,AMRUTSINH KHUMANSINH DARBAR (DELETED),HEIRS OF DECD.BHIKHIBEN NANJIBHAI,NANJIBHAI AMRABHAI,GHANSHYAMBHAI NANJIBHAI,JAYABEN NANJIBHAI,RAMUBEN NANJIBHAI,BANUBEN NANJIBHAI MINOR,SONIBEN NANJIBHAI MINOR	,MS AMRITA AJMERA

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14930	FA/2707/2005	01/05/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARAT MULJIBHAI PATEL,SULEMANBHAI MUSABHAI,NATIONAL ASSURNACE CO.,KASAMBHAI G GEBI,AMRUTSINH KHUMANSINH DARBAR (DELETED),HEIRS OF DECD.NANIBEN BABUBHAI,PAPUBEN BABUBHAI,VINOD BABUBHAI	,MS AMRITA AJMERA
14931	FA/2708/2005	01/05/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARAT MULJIBHAI PATEL,SULEMANBHAI MUSABHAI,NATIONAL ASSURNACE CO.,KASAMBHAI G GEBI,AMRUTSINH KHUMANSINH DARBAR (DELETED),KANCHANBEN NAGARBHAI	,MS AMRITA AJMERA
14932	FA/2709/2005	01/05/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARAT MULJIBHAI PATEL,SULEMANBHAI MUSABHAI,NATIONAL ASSURNACE CO.,KASAMBHAI G GEBI,AMRUTSINH KHUMANSINH DARBAR (DELETED),GITABEN KANTIBHAI	,MS AMRITA AJMERA
14933	FA/2710/2005	01/05/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARAT MULJIBHAI PATEL,SULEMANBHAI MUSABHAI,NATIONAL ASSURNACE CO.,KASAMBHAI G GEBI,AMRUTSINH KHUMANSINH DARBAR (DELETED),KANTIBHAI ARJANBHAI THAKOR	,MS AMRITA AJMERA
14934	FA/2717/2005	02/05/2013	PUNIYA MANSINGH KATARA,BHATU MANSINGH KATARA,KOMCHANDRA MNAASINGH KATARA,DINESH MANSINGH KATARA,BHIMA MANSINGH KATARA,LALITA MANGSINGH KATARA	MR ARPIT A KAPADIA	AKHAMABHAI RATABHAI KHANT,GUJARAT STATE ROAD TRANSPORT CORPORATION,BABULAL MANARAV RAV,TAJSING PRATAPSING MEHTA,NEW INDIA INSURNACE CO. LTD	NOTICE SERVED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT,MR SANDIP C SHAH
14935	FA/2718/2005	06/03/2012	NAVGHANBHAI MOTIBHAI BHARWAD,	MR SANDIP C SHAH	DEVISINH RAMSINHJI CHAUHAN DELETED CT.ORDER,DTD.23-02-12.,RAJASTHAN STATE ROAD TRANSPORTCORP.	DELETED,(MR BIPIN I MEHTA)
14936	FA/2719/2005	14/10/2008	NIRUBEN VITHALBHAI PATEL,	MR SANDIP C SHAH	PATEL KANTILAL BHAICHANDBHAI,VALLABHBHAI SHIVRAMBHAI PRAJAPATI,UNITED INDIA INS.CO.LTD.,VITHALBHAI VELJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED, (MR PV NANAVATI),MR VIBHUTI NANAVATI,MS MEGHA JANI
14937	FA/2720/2005	12/12/2020	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	SHAH MAHASUKHLAL MAFATLAL,SHAH RASILABEN MAHASUKHLAL,M/S. MAHESHWARI HANDLING AGENCY PRIVATE LIMITED.	RULE NOT RECD BACK,MR SUNIL K SHAH
14938	FA/2722/2005	30/03/2012	ORIENTAL INSURANCE CO.LTD.,	MS MEGHA JANI	JANAKBHAI MANSUKHLAL PANDYA DECD THE'HEIRS,NAYNABEN JANAKBHAI,AMI JANAKBHAI,NEHA JANAKBHAI,MINOR SEJAL JANAKBHAI,LEGAL HEIRS OF MANSUKHLAL KANJIBHAI DIED THRO' HEIRS,KANCHANBEN MANSUKHBHAI,KAMLESHBHAI MANSUKHBHAI,PARESHBHAI MANSUKHBHAI,J.M.C. PROJECT LIMITED	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RAXIT J DHOLAKIA
14939	FA/2723/2005	30/03/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	MANSUKH MULJIBHAI JOSHI,AMRUTLAL MAVJIBHAI JOSJI	RULE SERVED,MR PREMAL S RACHH
14940	FA/2724/2005	28/03/2012	GSRTC,PATEL DINESHBHAI PREMJIBHAI	MRS VASAVDATTA BHATT	NIKULBHAI MAGANBHAI DONGA(DECDTHR'HEIRS,MAGANBHAI NANJIBHAI DONGA,MUKTABENI MAGANBHAI DONGA,NITABEN NIKULBHAI DONGA,MANOJBHAI NIKULBHAI DONGA	,MR MB PARIKH
14941	FA/2725/2005	26/03/2019	HARJABEN WD/O MOHMED @ FARUK BHAIYAT,SAEED MOHAMED @ FARUK BHAIYAT,SAFAKAT MOHMED @ FARUK BHAIYAT (MINOR),HUJAIMA MOHMED @ FARUK BHAIYAT (MINOR),FATMABEN MUSAJI [DELETED]	DELETED,(MR NA SHAIKH)	DRIVER'S NAME,MADHU RAMLAL SHETHI,ORIENTAL INSURNACE COMPANY,GOLDEN FINANCE COMPANY	,SERVED BY RPAD (N),REFUSED SERVED (N) (10),MR VIBHUTI NANAVATI

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14942	FA/2727/2005	17/04/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HEIRS OF LEGAL REPRESENTATIVESDECEASED VIMALKUMAR H SEDANI,KANAN VIMALBHAI SEDANI (MINOR),SHOBHANABEN HARINBHAI SEDANI,HARINBHAI VRUJLAL SEDANI,BAVANJIBHAI JETHABHAI,KANTILALBHAI MOHANBHAI PATEL,NAROTTAM DHARAMSHIBHAI GOHIL,ORIENTAL INSURANCE CO	RULE SERVED,SERVED BY AFFIX. (R),(MR BD KARIA),MR VIBHUTI NANAVATI,(MR KISHOR M PAUL),MS NEETA J MERCHANT
14943	FA/2732/2005	02/05/2012	SONGNABEN WD/O SHANKARJI RUPAJI VANZARA,SHARDABEN D/O SHANKARJI RUPAJI,MINOR SANJAYKUMAR SHANKARJI VANZARA,MINOR CHANDRIKABEN D/O SHANKARJI VANZARA	MR PM BHATT	DELETED,DINESHKUMAR HEMRAJJI SHARMA,NEW INDIA INSURANCE CO. LTD	,RULE UNSERVED,MR SHALIN N MEHTA
14944	FA/2733/2005	05/11/2015	SHIVLAL CHATARAJI CHANDORA,	MR.HIREN M MODI	CHHAAULABEN VIJAYBHAI SHETH,S.VIJAY & CO.,NEW INDIA ASSURANCE CO LTD.	RULE SERVED
14945	FA/2738/2005	02/05/2012	JASHODABEN WD/O MANUBHAI ASHABHAI SOLANKI,	MR YV BRAHMBHATT	MAGANBHAI KESHUBHAI CHAUHAN,KANTIBHAI RAVJIBHAI AKHANI,UNITED INDIA INSURANCE CO. LTD,CHANDRAKANT RAVJIBHAI PATEL,UNIATED INDIA INSURANCE CO.LTD,HIRABEN WD/O ASHABHAI SHANABHAI SOLANKI,SURESHBHAI ASHABHAI SOLANKI,RAJUBHAI ASHABHAI SOLANKI	,RULE SERVED,MR VIBHUTI NANAVATI,MR KETAN I ACHARYA,MRS B K ACHARYA
14946	FA/2739/2005	18/04/2012	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	JAMBA W/O MERAMANJI SULTANJI SODHA,RAVUBHA MERAMANJI SODHA,VIJAYSINH VANKAJI JADEJA,KANJI DEVKARAN IYER (AYER),KESHAV ARJAN MER,TRUCK NO.GTJ 6216-OWNER,TRUCK NO.GTJ 6216-INSURANCE COMPANY	,NOTICE SERVED,MR CH VORA
14947	FA/2753/2005	30/09/2008	BAI EMANA W/O MAHAMMAD IBRAHIM,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14948	FA/2754/2005	30/09/2008	LEGAL HEIRS OF ISAMILVALI MOJPURIYAS,FATMABEN WD/O ISMAILVALI,SHARIFA HAJI ISMAIL MOJPURIYA,SHABBIR ISMAIL MOJPURIYA,SIKANDAR ISMAIL MOJPURIYA,HIMKIL ISMAIL MOJPURIYA,RAJIYA ISMAIL MOJPURIYA,SARA ISMAIL MOJPURIYA,SHAHERA ISAMIL MOJPURIYA	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14949	FA/2755/2005	30/09/2008	IBRAHIM ABDUL HAQUE CHHADAT,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14950	FA/2756/2005	30/09/2008	MAHAMMAD ABHRAM MAHMMAD,AYASHA ABHRAM MAHAMMAD,AMINA ABHRAM MAHAMMAD,BIBI ABHARAM MAHAMMAD,AMNA ABHRAM MAHAMMAD,MARIYAM ABHRAM MAHAMMAD	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14951	FA/2757/2005	30/09/2008	YUSUFVALI MANBHAD PATODI,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14952	FA/2758/2005	30/09/2008	ISMAIL MUSA AHMAD GURUJI,IBRAHIM MUSA AHMAD GURUJI,ABDULLA MUSA AHMAD GURUJI,BAJ HURI MUSA AHMAD GURUJI,FATAMABEN MUSA AHMAD GURUJI	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14953	FA/2759/2005	30/09/2008	ABDUL LATIF MAHAMMAD IBHRAHIM BHAD,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14954	FA/2760/2005	30/09/2008	ALLI AHMAD MUSA MARJI,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED
14955	FA/2761/2005	30/09/2008	AHMAD ABDUL BAX,ISYAS ABDUL BAX,ISAMIL ABDUL BAX,VALI ABDUL BAX	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,NARMADA YOJNA NAHAR VITRAN VIBHAG NO.2/3	GOVERNMENT PLEADER,NOTICE SERVED

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14956	FA/2762/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KHODABHAI MAHADEVBHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14957	FA/2763/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LABHSHANKAR KESHAVLAL,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14958	FA/2764/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARIJAN KANTIBHAI AJABHAI,EXECUTIVE ENGIENER	NOTICE SERVED,RULE SERVED
14959	FA/2765/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	TRIBHOVANBHAI VIRJIBHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14960	FA/2766/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHUDARBHAI ARJANBHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14961	FA/2767/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NARSIBHAI BHUDARBHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14962	FA/2768/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI GANDABHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14963	FA/2769/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MALEK MUSADKHANJI BISMILLA- KHANJI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14964	FA/2770/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHHAGANBHAI BHALABHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14965	FA/2771/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	AMRUTBHAI BHAVANBHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14966	FA/2772/2005	04/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NAVGHANBHAI MAGANBHAI,EXECUTIVE ENGIENER	NOTICE SERVED,MR GUNVANT R THAKAR
14967	FA/2773/2005	27/09/2011	DHARMISHTHABEN MANILAL SHAH,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14968	FA/2774/2005	27/09/2011	RAVJIBHAI HARUBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14969	FA/2775/2005	27/09/2011	MANIBHAI SHAMALBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14970	FA/2776/2005	27/09/2011	VISHNUBHAI HARMANBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14971	FA/2777/2005	27/09/2011	BHIKHABHAI RANCHHODBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14972	FA/2778/2005	27/09/2011	BHIKHABHAI HARMANBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14973	FA/2779/2005	27/09/2011	RAMANBHAI FULABHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14974	FA/2780/2005	27/09/2011	BABUBHAI AMBALAL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14975	FA/2781/2005	27/09/2011	JASHBHAI AMBALAL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14976	FA/2782/2005	27/09/2011	BABUBHAI AMBALAL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14977	FA/2783/2005	27/09/2011	BHUPENDRA AMBALAL,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14978	FA/2784/2005	27/09/2011	AMBALAL RAVJIBHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14979	FA/2785/2005	27/09/2011	CHHOTABHAI HARUBHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14980	FA/2786/2005	27/09/2011	RATILAL FULABHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14981	FA/2787/2005	27/09/2011	JAGDISHBHAI DEVABHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14982	FA/2788/2005	27/09/2011	BECHARBHAI CHAURBHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14983	FA/2789/2005	27/09/2011	INDIRABEN JAYANTIBHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
14984	FA/2800/2005	07/12/2010	DEPUTY COLLECTOR,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VALLABH LAKHABHAI,	MR KL DAVE
14985	FA/2801/2005	07/12/2010	DEPURTY COLLECTOR,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GORDHAN LAKHABHAI,	NOTICE SERVED
14986	FA/2802/2005	07/12/2010	DEPURTY COLLECTOR,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MOHAN VIRABHAI,SINCE DECD.THRUHIS HEIRS & L.RS.,GOVINDBHAI MOHANBHAI RANGALI,JIVRAJBHAI MOHANBHAI RANGALI,BHIMJIBHAI MOHANBHAI RANGALI,BHARATBHAI MOHANBHAI RANGALI,SAVITABEN MOHANBHAI RANGALI,VAJIBEN MOHANBHAI RANGALI	,NOTICE SERVED
14987	FA/2803/2005	07/12/2010	DEPURTY COLLECTOR,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HARJI LAKHABHAI,	NOTICE SERVED
14988	FA/2804/2005	07/12/2010	DEPUTY COLLECTOR,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	POPAT JIVABHAI,	NOTICE SERVED
14989	FA/2805/2005	07/12/2010	DEPURTY COLLECTOR,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MOHAN PARBATBHAI,	NOTICE SERVED
14990	FA/2806/2005	08/08/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PARVATIBEN ZAVERBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,(MR JAY P AMIN)
14991	FA/2807/2005	08/08/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NARANBHAI KESURBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
14992	FA/2808/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	KANJIBHAI JETHABHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
14993	FA/2809/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	KASAMSHA HUSSAINKHAN,EXECUTIVE ENGINEER	NOTICE SERVED
14994	FA/2810/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	JAYANTIBHAI SOMABHAI,EXECUTIVE ENGINEER	NOTICE SERVED
14995	FA/2811/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFIER,	GOVERNMENT PLEADER	NARENDRABHAI RAVJIBHAI,EXECUTIVE ENGINEER	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14996	FA/2812/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	AMBALAL KHUSALBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
14997	FA/2813/2005	08/08/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DALIBEN CHHETABHAI,EXECUTIVE ENGINEER	NOTICE SERVED
14998	FA/2814/2005	08/08/2011	SPECIAL LADN ACQUISITION OFFICER,	GOVERNMENT PLEADER	DARIYABEN ZAVERBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
14999	FA/2815/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	PRABHATBHAI KHODABHAI,EXECUTIVE ENGINEER	NOTICE SERVED
15000	FA/2816/2005	08/08/2011	SPECIAL LAND ACQUISITION OFFIER,	GOVERNMENT PLEADER	MANIBHAI JEEBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
15001	FA/2817/2005	08/08/2011	SPECIAL LAND ACQLUISITION OFFICER,	GOVERNMENT PLEADER	SAMBHUBHAI NARSIHBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
15002	FA/2818/2005	08/08/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRABHATBHAI DAHYABHAI,EXECUTIVE ENGINEER	NOTICE SERVED
15003	FA/2819/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	CHAMPAKBHAI TRIBHOVANBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
15004	FA/2820/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	KESURBHAI SOMABHAI,EXECUTIVE ENGINEER	NOTICE SERVED
15005	FA/2821/2005	08/08/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RATILAL BALUBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
15006	FA/2822/2005	08/08/2011	SPECIAL LAND ACQUISITON OFFICER,	GOVERNMENT PLEADER	MINESHBHAI BALUBHAI,EXECUTIVE ENGINEER	NOTICE SERVED
15007	FA/2825/2005	26/03/2012	DESHALDAN AKHEDAN GADHAVI,MANUBA DESHALDAN GADHAVI	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF TRUCK NO. GJ-12-T-9314 (NOT KNOWN),TRIKAM BHANJI PATEL,NEW INDIA ASSURANCE CO LTD.,JADEJA NARANJIL GADHAVI,NEW INDIA ASSURANCE CO LTD.	,NOTICE SERVED,RULE UNSERVED,MR VASANTS SHAH
15008	FA/2826/2005	27/03/2012	MOHANBHAI KIKABHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	DHAKALBHAI CHHITRABHAI BHAVAR,SAKRIBEN DHAKALBHAI BHAVAR,MINOR KHALPIBEN DHAKALBHAI BHAVAR,MINOR AMRUTBHAI DHAKALBHAI BHAVAR,MINOR PARUBEN DHAKALBHAI BHAVAR,LAKSHIBHAI BHANABHAI RAUT,UNITED INDIA INSURANCE CO.LTD.,PRAKASHCHANDRA MANGATRAM RANGRA	RULE NOT RECD BACK,RULE UNSERVED, (MR MAULIK J SHELAT),MR AMIT N PATEL
15009	FA/2829/2005	21/03/2012	AHMEDBAD MUNICIPAL TRANSPORT SERVICE,	MR RR MARSHALL	SAIYAD RAFIQMIYAN AHMEDMIYAN,BABULAL RAMCHARAN RAJPUT	RULE SERVED
15010	FA/2831/2005	02/03/2012	ORIENTAL INSURANCE CO LTD,	MS MEGHA JANI	RAJKUMAR JAGDEVSINH KUSHVAH,D NAGESHWARAN RAO	RULE SERVED,MS SHALINI S MAIR
15011	FA/2832/2005	02/03/2012	ORIENTAL INSURANCE CO LTD,	MS MEGHA JANI	RAJKUMAR JAGDEVSINH KUSHVAH,SULEKHABEN RAJKUMAR KUSHVAH,NITABEN RAJKUMAR KUSHVAH,MITESH RAJKUMAR KUSHVAH,D NAGESHWARAN RAO,HARSHID CONSTRUCATION PVT LTD,NEW INDIA INSURANCE CO	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER),MS SHALINI S MAIR
15012	FA/2835/2005	24/11/2015	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINABEN BHUPENDRABHAI PATEL,ASHOKBHAI CHHAGANBHAI PATEL,RAJESHBHAI BABARBHAI,MOHSIN YOUSUFBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)
15013	FA/2836/2005	24/11/2015	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	CHHIBIBEN CHHAGANBHAI PATEL,SHAILESH CHHAGANBHAI,RAJESHBHAI BABARBHAI,MOHSIN YOUSUFBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15014	FA/2837/2005	24/11/2015	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	SAVITABEN BACHUBHAI PATEL,DILIPBHAI BACHUBHAI,SITABEN BACHUBHAI PATEL,RAJESHBHAI BABARBHAI,MOHSIN YOUSUFBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)
15015	FA/2838/2005	24/11/2015	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	MANJULABEN MANUBHAI PATEL,PRIYANKA MANUBHAI PATEL,RAJESHBHAI BABARBHAI,MOHSIN YOUSUFBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)
15016	FA/2839/2005	24/11/2015	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	URMILABEN GURUBHAI PATEL,RAJESHBHAI BABARBHAI,MOHSIN YOUSUFBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)
15017	FA/2840/2005	24/11/2015	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	KAMUBEN MAGANBHAI PATEL,BHARATBHAI MAGANBHAI PATEL,RAJESHBHAI BABARBHAI,MOHSIN YOUSUFBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R)
15018	FA/2841/2005	17/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	HIMMATLAL JASHVANTRAM MEHTA,NAVINCHANDRA HIMMATBHAI MEHTA,BADRIKUMAR HIMMATLAL MEHTA,IMTIYAZBHAI AHMED MANSURI,MAHAMMADBHAI MASABHAI MANSURI	RULE SERVED
15019	FA/2842/2005	17/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	JANARDHAN SHANTILAL PANDYA,AMEET JANARDHAN PANDYA MINOR,SUMEET JANARDHAN PANDYA MINOR,IMTIYAZBHAI AHMED MANSURI,MAHAMMADBHAI MASABHAI MANSURI	RULE SERVED
15020	FA/2843/2005	17/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	VASUDEVBHAI DALPATRAM JOSHI,JAYESHBHAI VASUDEVBHAI JOSHI,KUNTESHBHAI VASUDEVBHAI,IMTIYAZBHAI AHMED MANSURI,MAHAMMADBHAI MASABHAI MANSURI	RULE SERVED
15021	FA/2844/2005	17/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	KAMLASHANKAR KRUSHNARAM MEHTA,JIGNESHBHAI KAMLASHANKAR MEHTA,BHADRESHBHAI KAMLASHNAKAR MEHTA,IMTIYAZBHAI AHMED MANSURI,MAHAMMADBHAI MASABHAI MANSURI	RULE SERVED
15022	FA/2845/2005	17/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	JYOTISHCHANDRA NARMADASHNAKAR MEHTA,NITABEN JYOTISHCHANDRA MEHTA,IMTIYAZBHAI AHMED MANSURI,MAHMMADBHAI MASABHAI MANSURI	NOTICE SERVED
15023	FA/2846/2005	03/04/2012	YAMIN AHMED SAMOL,	MR MTM HAKIM	NOOR-UL-AMIN ABDULSALAM ADA,ISHAQ ABDUL SALAM PATEL,NEW INDIA INSURANCE CO LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
15024	FA/2854/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	HEIRS OF DECD.VALLABHBHAI BHIKHABHAI,JOSNABEN @ JASHUBEN VALLABHBHAI,RITABEN VALLABHBHAI,SUMITA VALLABHBHAI,VIPULA VALLABHBHAI,MINOR JAYENDRA VALLABHBHAI,BHIKHABHAI JIVABHAI,VALIBEN BHIKHABHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO.LTD.,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,MS MEGHA JANI,(MR MAULIK J SHELAT)

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15025	FA/2855/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	HEIRS OF DECD.GOVINDBHAI CHATURBHAI,MUKTABEN GOVINDBHAI,PRAVINKUMAR GOVINDBHAI,VASUDEV GOVINDBHAI,CHATURBHAI LALJIBHAI (DELETED DURING THE PRECEEDING),KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,RULE SERVED
15026	FA/2856/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	HEIRS OF DECD NANIBEN GORDHANBHAI,DAYALAL GORDHANBHAI,TRIBHOVANBHAI GORDHANBHAI,CHANDULAL GORDHANBHAI,HARILAL GORDHANBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15027	FA/2857/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	RATANBEN BACHUBHAI @ TRIBHOVANBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15028	FA/2858/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	VIJUBEN VAJUBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA C/O JIVABHAI C ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15029	FA/2859/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	MUKTABEN MANSUKHLAL,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15030	FA/2860/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	JAYABEN JIVRAJBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15031	FA/2861/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	KANCHANBEN CHANDUBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15032	FA/2862/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	MANEKBEN NATHABHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMAED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED

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15033	FA/2863/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	JASHUBEN SHANKARBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15034	FA/2864/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	CHANDULAL BACHUBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,THE ORIENTAL INS.CO.LTD.,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15035	FA/2865/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	BHANUBEN VALLABHBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI CHHAGANBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15036	FA/2866/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	BHAGWANBHAI DHANJIBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15037	FA/2867/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	BADHIBEN BHIMABHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,UNSERVED EXPIRED (R)
15038	FA/2868/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	KAILASHBEN RANCHHODBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15039	FA/2869/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	MUKTABEN GOVINDBHAI,KISHORKUMAR BABULAL JASYWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15040	FA/2870/2005	27/03/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	JASHUBEN VALLABHBHAI,KISHORKUMAR BABULAL JAYSWAL,BHIKHABHAI RUDABHAI,ORIENTAL INSURANCE CO LTD,MAKSUDAHMED ABDULHAKI,MOHMEDSAKIR S/O MOHMADMAKSUD,JIVABHAI CHHAGANBHAI ZALA,BHIKHABHAI BHIMJIBHAI ZALA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
15041	FA/2871/2005	25/08/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BHAILALBHAI MAGANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH,MR MAYANK DESAI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15042	FA/2872/2005	25/08/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	MAHESHBHAI CHANDUBHAI PANDYA,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH,MR MAYANK DESAI
15043	FA/2873/2005	25/08/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BHIKHUSINH BALVANTSINH CHAUHAN,EXECUTIVE ENGINEER	RULE SERVED,MR NILESH M SHAH,MR MAYANK DESAI
15044	FA/2874/2005	25/08/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	RABARI DHULABHAI SAVABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,RABARI JAKSHIBHAI,SON,RABARI NARANBHAIN,SON,RABARI AMARSIN,SON,RABARI JAVRIBEN SHANKARBHAI, DAUGHTER,RABARI UGAMSINH,SON-SINCE DECD,RABARI SIBBHAI ,SON-SINCE DECD.,LAXMIBEN SIBBHAI,WIFE,SHAKRIBEN UGAMSINH-WIFE,GITABEN UGAMSINH-DAUGHTER,NIKULBHAI SIBBHAI-SON,DILIPSINH UGAMSINH-SON,KALPESHBHAI SIBBHAI-SON,SANJAYBHAI UGAMSINH-SON,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15045	FA/2875/2005	25/08/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SHULOCHANABEN CHANDULALW/O KILASHANKER DECD.THRU HER HEIR,PANDYA MAHESHBHAI,SON,PANDYA PRADHUMANBHAI,SON,PANDYA DHARMISTHABEN BHARAATKUMAR DESAI,DAUGHTER,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15046	FA/2879/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. ISMAIL ABHRAM BAGAS,JEBUNNISHA NAJIR AHMAD ISMAIL,ABDUL JABBAR NAJIR AHMAD,NAEEMBHAI NAZIR AHMAD,MUMTAJBEN NAJIR AHMAD,SAEEDBEN NAJIR AHMAD,YUSUFBHAI ISMAIL,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED,(MR A J PATEL)
15047	FA/2880/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GULAMBHAI MUSA VALI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15048	FA/2881/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JEBUNBEN IBRAHIM ADAM GATHIYA L.H.OF DECD.IBRAHIM A GATHIYA,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15049	FA/2882/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MOHAMAD ISMAIL GOLOTA L.H.OF DECD.ISMAIL HAJI MUSA,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15050	FA/2883/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RASIDAHMAD UMARJI BAGASKARVANA,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15051	FA/2884/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. VALI IBRAHIM ALLI KARVANA,AADAM IBRAHIM ALI,ISMAIL IBRAHIM ALI,YUSUF IBRAHIM ALI,EXECUTIVE ENGINEER	,NOTICE SERVED,RULE SERVED
15052	FA/2885/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. UMARJI VALI ABHRAM,ISMAIL ADAM UMAR ALI,EXECUTIVE ENGINEER	,NOTICE SERVED,RULE SERVED
15053	FA/2886/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL VALI MALLU,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15054	FA/2887/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ADMINISTRATOR OF JOINT FAMILY MOHAMAD ALI ASMAL MALLU,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15055	FA/2888/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. UMARJI MOHAMAD ALI,YUSUF UMARJI PATEL,EXECUTIVE ENGINEER	,NOTICE SERVED,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15056	FA/2889/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VALI ABDUL BAX A POA HOLDER OF MAHMAD ABDUL BAX,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15057	FA/2890/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	YAKUB ASMAL MUSA MEMBER,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
15058	FA/2891/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. VALI ASMAL AHMAD,ALIBHAI ISMAIL AHMAD,EXECUTIVE ENGINEER	,NOTICE SERVED,RULE SERVED
15059	FA/2892/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JAYENDRABHAI MANGALBHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
15060	FA/2893/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HIRABEN WD/O CHIMANBHAI MATHURBHAI,EXECUTIVE ENGINEER	RULE SERVED
15061	FA/2894/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMESHCHANDRA CHIMANLAL,EXECUTIVE ENGINEER	RULE SERVED
15062	FA/2895/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VIMLABEN CHAMPAKBHAI,EXECUTIVE ENGINEER	RULE SERVED
15063	FA/2896/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD AMBALAL TRIBHOVANDAS,SURAJBEN AMBALAL TRIBHOVANDAS,RAMESHBHAI AMBALAL,DHANUBEN AMBALAL,KAUSHIKBHAI AMBALAL,EXECUTIVE ENGINEER	,RULE SERVED
15064	FA/2897/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KANCHANBHAI KALABHAI,EXECUTIVE ENGINEER	RULE SERVED
15065	FA/2898/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SHANUBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE SERVED
15066	FA/2899/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF VIDYABEN MOTIBHAI RANCHHODBHAI,RAMESHBHAI MOTIBHAI,BHARATBHAI MOTIBHAI,HASUMATIBEN MOTIBHAI,MINABEN MOTIBHAI,EXECUTIVE ENGINEER	,RULE SERVED
15067	FA/2900/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF GEMALSANG NANSANG,ANOPBEN WD/O GEMALSANG NANSANG,KIRITSINH GEMALSANG NANSANG,SANJAYSINGH GEMALSANG NANSANG,DAXABEN GEMALSANG,JYOTSANABEN GEMALSANG,EXECUTIVE ENGINEER	,RULE SERVED
15068	FA/2901/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISHVARBHAI CHHAGANBHAI,HEIRS OF SONABEN D/O BHURABHAI,SHANTABEN D/O CHHOTUBHAI NANSANG,AMBABEN D/O CHHOTUBHAI NANSANG,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED
15069	FA/2902/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JASWANTBHAI MAHIJIBHAI ADMM OF MANIBEN KESURBHAI,EXECUTIVE ENGINEER	RULE SERVED
15070	FA/2903/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF MOHANBHAI RANCHHODBHAI,PARVATIBEN WD/O MOHANBHAI RANCHHODBHAI,MAHESHBHAI MOHANBHAI,SUSHILABEN MOHANBHAI,HEMLATABEN MOHANBHAI,SHILABEN MOHANBHAI,EXECUTIVE ENGINEER	,RULE SERVED
15071	FA/2904/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SHANABHAI CHHOTUBHAI,EXECUTIVE ENGINEER	RULE SERVED
15072	FA/2905/2005	08/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KUSUMBEN KESURBHAI,EXECUTIVE ENGINEER	RULE SERVED

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15073	FA/2906/2005	21/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALLABHBHAI PRABHUDAS PATEL,HIRABEN WD/O. VALLABHBHAI PATEL,PUSHPABEN D/O.VALLABHBHAI PATEL,DECEASED BHANUBEN D/O.VALLABHBHAI PATEL THROUGH HEIRS,KANTIBHAI SO.VALLABHBHAI PATEL,MUKESHBHAI S/O.VALLABHBHAI PATEL,RAMANBHAI HIRABHAI PATEL,JYOTSNABEN RAMANBHAI PATEL,PARSHABEN RAMANBHAI PATEL,ALKESHBHAI RAMANBHAI PATEL,BHUNDERBHAI RAMANBHAI PATEL	,UNSERVED EXPIRED (R),MR VIJAY N RAVAL
15074	FA/2907/2005	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALLABHBHAI PRABHUDAS PATEL DECD. THRO' HEIRS,BHARATBHAI VALLABHBHAI PATEL,AMBALAL GOVINDBHAI PATEL	,MR MA KHARADI
15075	FA/2908/2005	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALLABHBHAI KUBERBHAI PATEL,	MR MA KHARADI
15076	FA/2909/2005	21/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMANBHAI NATHABHAI PATEL,NARSINHBHAI NATHABHAI PATEL,AMBALAL NATHABHAI PATEL	MR MA KHARADI
15077	FA/2910/2005	21/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	DECEASED PATEL AMBALAL KANABHAI THRO LEGAL HEIRS,JAYABEN AMBALAL PATEL,PRAVINABEN D/O AMBALAL PATEL,RAJENDRAKUMAR S/O AMBALAL PATEL,DINESHKUMAR S/O AMBALAL PATEL	MR MA KHARADI
15078	FA/2911/2005	21/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL REVABHAI PUNJABHAI DECD.THRO' HEIRS,MAHENDRABHAI DANABHAI PATEL	,MR MA KHARADI
15079	FA/2912/2005	21/03/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALLABHBHAI JIVABHAI PATEL,MULJIBHAI JIVABHAI PATEL DECD.THRO' HEIRS,AMRUTLAL MULJIBHAI PATEL,MOTIBHAI JIVABHAI PATEL	,MR MA KHARADI
15080	FA/2913/2005	12/11/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	MULJIBHAI JIVABHAI PATEL DECD. THRO' HEIRS,AMRUTLAL MULJIBHAI PATEL	,MR MA KHARADI
15081	FA/2914/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM VALI ABHRAM DHUNGI,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15082	FA/2915/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.ISMAIL VALIMAHMAD,FATMABEN WD/O ISMAIL VALI,SHABBIR ISMAIL VALI,SIKENDER ISMAIL VALI,HISFIL ISMAI VALI,RAJIYABEN ISMAIL VALI,SARABEN ISMAIL VALI,SAHERABEN ISMAIL VALI,HEIRS OF DECD.IQBAL ISMAIL VALI,SHARIFABEN IQBAL ISMAIL,IMRAN IQBALBHAI ISMAIL,SOAB IQBALBHAI ISMAIL,IRFAN IQBALBHAI ISMAIL,EXECUTIVE ENGINEER	,NOTICE SERVED,(MR A J PATEL)
15083	FA/2916/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHMAD ALI MALLU-ADMINISTRATOROF JOINT FAMILY,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15084	FA/2917/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.MAHMAD ISMAIL ALI PATEL,MARIYAMBEN WD/O MAHMADBHAI,MUSTAKBHAI MAHMAD ISMAIL,FARUQBHAI MAHMAD ISMAIL,RUKHSHANABEN MAHMAD ISMAIL,MAHERUNNISHABEN MAHMAD ISMAIL,SAID MAHMAD ISMAIL,EXECUTIVE ENGINEER	,NOTICE SERVED,(MR A J PATEL)
15085	FA/2918/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.AHMAD MUSA TAYTA,ISMAIL AHMAD TAYTA,RUSTAM AHMAD TAYTA,SULEMAN AHMAD TAYTA,KHALID AHMAD TAYTA,IQBAL AHMAD TAYTA,MUNAF AHMAD TAYTA,USMAN AHMAD TAYTA,VALI AHMAD TAYTA,RABIYA AHMAD TAYTA,HASINA AHMAD TAYTA,MAHMUDA AHMAD TAYTA,AMINA AHMAD TAYTA,EXECUTIVE ENGINEER	,NOTICE SERVED,(MR A J PATEL)
15086	FA/2919/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.MAHMAD IBRAHIM NATHA,AMINABEN WD/O MAHMAD IBRAHIM,YAKUB MAHMAD IBRAHIM NATHA,ZULEKHABEN MAHMAD IBRAHIM,EXECUTIVE ENGINEER	,NOTICE SERVED,(MR A J PATEL)

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15087	FA/2920/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	UMMARJI VALI BAKALIYA,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15088	FA/2921/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHMAD ALIBHAI MALLU ADMINISTRATOR OF MADRESA,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15089	FA/2922/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMINA D/O AADAM MAHMAD,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15090	FA/2923/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	FATMABEN WD/O AHMAD MUSA,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15091	FA/2924/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AADAM IBRAHIM MUSA,MAHMAD IBRAHIM MUSA,AMINA IBRAHIM MUSA,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
15092	FA/2925/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHMAD AADAM VALI CHHADAT,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15093	FA/2926/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.MUSE ASMAL VALI,YAKUBBHAI MUSE ASMAL,AASINBEN MUSE ASMAL,BIBIBEN MUSE ASMAL,EXECUTIVE ENGINEER	,NOTICE SERVED,(MR A J PATEL)
15094	FA/2927/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.AHMAD VALI RAYALI,VALIBHAI AHMAD VALI,MAHMADBHAI AHMAD VALI,RASIDBHAI AHMAD VALI,AAYASHABEN AHMAD VALI,MARIYAMBEN AHMAD VALI,JUBEDABEN AHMAD VALI,MAHMUDABEN AHMAD VALI,EXECUTIVE ENGINEER	,NOTICE SERVED,(MR A J PATEL)
15095	FA/2928/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AHMAD ISMAIL MANBHAD,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)
15096	FA/2929/2005	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AHMAD MUSE ABHRAM,ISMAIL MUSA CHANCHVELIYA,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
15097	FA/2953/2005	04/04/2019	HEIRS OF VALLABHAI ZAVERBHAI KAVATHAIA,HANSABEN VALLABHBHAI KAVATHIA,MINOR DIPU VALLABHBHAI KAVATHIA,MINOR AKASH VALLABHBHAI KAVATHIA,MINOR VIPUL VALLABHBHAI KAVATHIA,SMT.BACHIBEN ZAVERBHAI	,MR PJ KANABAR	KANUBHAI EBHALBHAI DHANDHAL,UNITED INDIA INSURANCE CO LTD.	SERVED BY RPAD (R),SHARMISHTA A DAVE
15098	FA/2954/2005	12/04/2018	PARSOTTAMBHAI AMRUTBHAI SOLANKI,TARAMATI PARSOTTAMBHAI SOLANKI,MAGDHBEN PARSOTTAMBHAI SOLANKI	MR SATYEN B RAWAL	BHURUBHA KARANSINH VAGHELA (DELETED),VINODBHAI NARANBHAI PATEL,NARANBHAI HIMATLAL LUHAR (DELETED),HIRABEN MANSUKHBHAI,ORIENTAL INSURANCE CO.LTD.,NATIONAL INSURANCE CO.LTD.,REKHABEN V PATEL	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR MAHESHB BARIYA,MR RITURAJ M MEENA,MR APURVA N VORA
15099	FA/2959/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI VASHRAMBHAI,	MR GUNVANT R THAKAR
15100	FA/2960/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI DHUDABHAI,	MR GUNVANT R THAKAR
15101	FA/2961/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI GANDABHAI,	MR GUNVANT R THAKAR
15102	FA/2962/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AALABHAI DHUDABHAI,	MR GUNVANT R THAKAR
15103	FA/2963/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI VASHRAMBHAI,	MR GUNVANT R THAKAR
15104	FA/2964/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN SHIVABHAI VASHRAMBHAI,	MR GUNVANT R THAKAR

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15105	FA/2965/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PACHANBHAI HARIBHAI,	MR GUNVANT R THAKAR
15106	FA/2966/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI VASHRAMBHAI,	MR GUNVANT R THAKAR
15107	FA/2967/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. AMRABHAI DANDA-BHAI,PRAKASHBHAI AMRABHAI,SAVITABEN AMRABHAI (WIDOW)	,MR GUNVANT R THAKAR
15108	FA/2968/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PURIBEN NANUBHAI,	MR GUNVANT R THAKAR
15109	FA/2969/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANABHAI RAYABHAI,	MR GUNVANT R THAKAR
15110	FA/2970/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASUBHAI MURJIBHAI,	MR GUNVANT R THAKAR
15111	FA/2971/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUBHAI HARIBHAI,	MR GUNVANT R THAKAR
15112	FA/2972/2005	04/07/2008	SPL.LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MURJIBHAI KALIDAS,VASUBHAI MURJIBHAI,MADEVBHAI MURJIBHAI	,MR GUNVANT R THAKAR
15113	FA/2973/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VALLABH NARAN,CHAGAN NARAN,MOHAN NARAN,LILADHAR NARAN	MR VIMAL M PATEL
15114	FA/2974/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISIITON OFFICER	GOVERNMENT PLEADER	LAKHABHAI MULABHAI (DECD. THRO LEGAL HEIRS),JASABHAI LAKHABHAI,NAGDANBHAI LAKHABHAI,JIVABHAI TAKHABHAI,RANINGBHAI LAKHABHAI,RAMBHAI LAKHABHAI	RULE NOT RECD BACK,MR VIMAL M PATEL
15115	FA/2975/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AHER RAJABHAI DEVATBHAI,LRS OF DECD. HAMIR DAVATBHAI,SONABEN HAMIR,HARIBEN HAMIR WIDOW	RULE NOT RECD BACK,MR VIMAL M PATEL
15116	FA/2976/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SIDI MULJI,	MR VIMAL M PATEL
15117	FA/2977/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITIION OFFICER	GOVERNMENT PLEADER	PREMJI HARDAS NARANBHAI PREMJI(DECD. THRO LEGAL HEIRS),	MR VIMAL M PATEL
15118	FA/2978/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACUISITION OFFICER	GOVERNMENT PLEADER	HATI JIVA RANING,	MR VIMAL M PATEL
15119	FA/2979/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HATI JASA LAKHA,HATI NAGDAN LAKHA,HATI JIVA LAKHA,HATI RANSINH LAKHA,HATI RAMBHAI LAKHA	MR VIMAL M PATEL
15120	FA/2980/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KARSHAN NARAN (DECD. THRO LEGAL HEIRS),BHIKHA KARSHAN,HARDAS KARSHAN,BAHADUR KARSHAN,UKA NARAN (DECD THRO LEGAL HEIRS),KISHOR UKA,RANA UKA,HAMIR UKA,JASIBEN HARSUR	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR VIMAL M PATEL
15121	FA/2981/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITON OFFICER	GOVERNMENT PLEADER	LRS OF DECD. HAMIRBHAI DEVAT- BHAI,SONABEN HAMIR,HARIBEN HAMIR,AHER RAJABHAI DEVATBHAI	RULE NOT RECD BACK,MR VIMAL M PATEL
15122	FA/2982/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMJI BECHAR,MANJI BECHAR,KHIMA BECHAR,ARJAN BECHAR	MR VIMAL M PATEL
15123	FA/2983/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	NATHUBHAI MOKABHAI (DECD. THROLEGAL HEIRS),BAVABHAI MOKABHAI	UNSERVED EXPIRED (R),MR VIMAL M PATEL
15124	FA/2984/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITON OFFICER	GOVERNMENT PLEADER	NAJA PALA,MOKA PALA	MR VIMAL M PATEL
15125	FA/2985/2005	08/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VALLABH VELJI,RAMJI VELJI,HARILAL VELJI,KANTILAL VELJI	MR VIMAL M PATEL
15126	FA/2986/2005	17/04/2012	HASANMIYA ASHRAFMIYA SHEIKH,SUGRABIBI HASANMIYA SHEIKH	MR.HIREN M MODI	IQBALMUSA MANKI,MUSA HAJI ABDUL HAJI CHARKHA,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15127	FA/2987/2005	26/03/2012	BACHAN KAUR KEHARSINH (JAT),	MR MM TIRMIZI	GURMELSING PYARASING SARDAR,NILESH J VORA C/O VORA TRANSP-ORT SERVICE,UNITED INDIA INSURANCE CO. LTD	RULE UNSERVED,MR BC DAVE,(MR KUNAL B DAVE)
15128	FA/2988/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHMAD AASIF ALI BAGAS,EXECUTIVE ENGINEER	RULE SERVED
15129	FA/2989/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.MAHMAD IBRAHIM ALI NATHA,AMINABEN WD/O MAHMAD IBRAHIM,YAKUBBHAI MAHMAD IBRAHIM,ZULEKHABEN MAHMAD IBRAHIM,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15130	FA/2990/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL MUSE ABHRAM CHANCHVELIY,AHMAD MUSE ABHRAM CHANCHVELIYA,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
15131	FA/2991/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	YAKUB ASMAL MUSA MEMBER,EXECUTIVE ENGINEER	RULE SERVED
15132	FA/2992/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AHMAD ALI MALLU ADMINISTRATOR OF MADRESA,EXECUTIVE ENGINEER	RULE SERVED
15133	FA/2993/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMINA AADAM D/O MAHMAD FADIYA,EXECUTIVE ENGINEER	RULE SERVED
15134	FA/2994/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.AADAM VALI AAMANJI CHHADAT,ALI AADAM VALI,YUSUF AADAMVALI,MAHMAD AADAMVALI,EXECUTIVE ENGINEER	,RULE SERVED
15135	FA/2995/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	FATMABEN WD/O AHMAD MUSA,EXECUTIVE ENGINEER	RULE SERVED
15136	FA/2996/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ABDUL GAFUL ALI BAGAS,EXECUTIVE ENGINEER	RULE SERVED
15137	FA/2997/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM AHMAD MAHMAD GUNGAR,EXECUTIVE ENGINEER	RULE SERVED
15138	FA/2998/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL ALI BHAIJI,EXECUTIVE ENGINEER	RULE SERVED
15139	FA/2999/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.YAKUB MUSA MAHMAD TABI (LULI),JARINABEN WD/O YAKUB MUSA MAHMAD,ZUBER YAKUB MUSA,ZAHEDA YAKUB MUSA,JABIR YAKUB MUSA,ZAHIR YAKUB MUSA,IBRAHIM MUSA VALI,EXECUTIVE ENGINEER	,RULE SERVED
15140	FA/3000/2005	30/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VALIHBHAI MAHMADBHAI UMMAR,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
15141	FA/3047/2005	17/03/2016	IQBAL MOHMAD UKA,	MR HITESH S PADHYA	ABBASBHAI KANJIBHAI MOMNA,GUJARAT STATE ROAD TRANSPORT CORP.,MOHMED ASIF ABDUL AZIZ,PARSHOTTAM JERAMBHAI	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),MS SEJAL K MANDAVIA
15142	FA/3101/2005	01/09/2014	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	VIMLABEN WD/O SURESHBHAI SHANKERBHAI PARMAR,MINOR CHINTANBAHI SURESHBHAI,MINOR ALKABEN SURESHBHAI,SHANTABEN JETHABHAI PARMAR,DELETED,DELETED,JASWANTSINH DOLATSINH SOLANKI	DELETED,RULE SERVED,MR JA ADESHRA
15143	FA/3102/2005	02/04/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	PRAVINCHANDRA MAGANLAL NAYAK,MANJULABEN PRAVINCHANDRA NAYAK,KISHANLAL MALI (DELETED),INDIRABEN MAGANBHAI JAIN,NEW INDIA ASSURANCE CO. LTD	,RULE SERVED,MR AV PRAJAPATI,MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15144	FA/3103/2005	05/07/2018	UNITED INDIA INSURANCE CO LTD.BHAVNAGAR.,	MR VIBHUTI NANAVATI	LALBHAI LAKHABHAI RAVAL,MANGUBEN LALBHAI RAVAL,ASHOK SHANTILAL RAJDEV,RAJNIKANT CHHOTALAL JOSHI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
15145	FA/3105/2005	17/02/2016	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	LEGAL HEIRS OF DECEASED NASIR JALIL AHMED SHAH,SHRI TASIR JALIL AHMED SHAH,SHRI JALIL AHMED SHAH,SMT. AHINULNISHA JALIL AHMED,BALAJI MOGHARAM MARATHA,NASIR N. SARKAR	,RULE UNSERVED
15146	FA/3106/2005	04/09/2014	THE NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MANSUKHBAI CHATURBHAI (DECD) THR'HEIRS,JYOTSANABEN MANSUKHBHAI,PRIYANKA MANSUKHBHAI,MINOR PRATIK MANSUKHBHAI THROUGH RESP. NO. 1,CHATURBHAI MANSUKHBHAI,HIRALAL A. MORDIYA,PARBATBHAI NATHUBHAI	,RULE SERVED,MR SATYEN B RAWAL
15147	FA/3107/2005	26/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	SHANKERBHAI ABHUJI THAKORE (DECDE)THR'HEIRS,VISHNUBHAI SHANKERBHAI THAKOREMINOR,MAHESHBHAI SHANKERBHAI THAKOREMINOR,KARSANBHAI GAMBHIRSINH VASAVA,HARSHIDABEN JASHWANTBHAI SHAH,SHREE SAINATH TRANVELS THRO' K K GOHIL,UNITED INDIA INS. CO. LTD	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR
15148	FA/3108/2005	17/09/2014	NARUDIN ALIBHAI ABHVANI,	MR RAJESH K SAVJANI	GITABEN SURESHCHANDRA SAMDANI,SURESHCHANDRA M. SAMDANI,THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
15149	FA/3109/2005	30/09/2009	ARVINDBHAI SOMABHAI WAGHELA,	(MR NS SHETH)	TARABEN ARVINDBHAI WAGHELA,	MR DK DESAI,MS DARSHANA TRIVEDI
15150	FA/3114/2005	16/02/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMSAHAY RAAJMOHAN PANDIT	MRS VASAVDATTA BHATT	USHABEN W/O NARANBHAI SOMABHAIPATEL,DHRUTABEN D/O NARANBHAI PATEL	MR MTM HAKIM
15151	FA/3115/2005	20/03/2012	LATUBHAI PUNABHAI RATHWA,RAJUBEN LATUBHAI RATHWA	MR NILESH A PANDYA	ASHOKBHAI R RATHWA,AMBUBHAI BABLABHAI RATHWA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI
15152	FA/3116/2005	20/03/2012	ZINKIBEN KAMLESHBHAI RATHWA,MINOR HANSABEN KAMLESHBHAI RATHWA THRO' ZINKIBEN K RATHWA,BHARARSINH TERSINH RATHWA,MANGIBEN BHJARATSINH RATHWA	MR NILESH A PANDYA	ASHOKBHAI R RATHWA,AMBUBHAI BABLABHAI RATHWA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI
15153	FA/3117/2005	20/03/2012	SATUBHAI DHANIYABHAI RATHWA,SAVJIBHAI SATUBHAI RATHWA,LAXMANBHAI SATUBHAI RATHWA,CHETANBHAI SATUBHAI RATHWA	MR NILESH A PANDYA	ASHOKBHAI R RATHWA,AMBUBHAI BABLABHAI RATHWA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI
15154	FA/3118/2005	20/03/2012	VIKRAMSINH CHANDUBHAI RATHWA,	MR NILESH A PANDYA	ASHOKBHAI R RATHWA,AMBUBHAI BABLABHAI RATHWA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MS MEGHA JANI
15155	FA/3120/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DECD.JAHUBHAI MANSUKHBHAI'S HEIR,RASHIKBHAI JAHUBHAI BHILL,RAMANBHAI MANSUKHBHAI BHIL,EXECUTIVE ENGINEER	,RULE SERVED
15156	FA/3121/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VALJIBHAI CHUNIYABHAI,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
15157	FA/3122/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KASHIRAM NANDRAM BHI,,GANGABEN NANDRAM BHIL,DWARKABEN NANDRAM BHIL,THE EXECUTIVE ENGINEER	RULE SERVED
15158	FA/3123/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DECD. KACHARABHAI MATSINGBHAI,SURESHBHAI KACHARABHAI,SOMIBEN KACHARABHAI,KOKILABEN KACHARABHAI,MANIBEN MATSINGBHAI,KAMLABEN MATSINGBHAI,THE EXECUTIVE ENGINEER	,RULE SERVED

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15159	FA/3124/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PRABHUBHAI BHAIJIBHAI,MANILAL BHAIJIBHAI,NATUBHAI BHAIJIBHAI,SHANTIBHAI BHAIJIBHAI,DARIYABEN BHAIJIBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
15160	FA/3125/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RUKHIBEN PARSHOTTAM DHEDHIYA,BABLIBEN PARSHOTTAM DHEDHIYA,THE EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
15161	FA/3126/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JIRABHAI ABHABHAI,MANIBEN ABHABHAI,PUNIBEN KACHARABHAI,NAYAKBHAI KACHARABHAI,THE EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
15162	FA/3127/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHANTIBHAI JETHABHAI,EXECUTIVE ENGINEER	RULE SERVED
15163	FA/3128/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. CHHOTABHAI VAJABHAI,SHANABHAI CHHOTABHAI TADVI,SOMIBEN CHHOTABHAI TADVI,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15164	FA/3129/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAYANTIBHAI HIMMATBHAI,EXECUTIVE ENGINEER	RULE SERVED
15165	FA/3130/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	AMABALAL VASTARAM PANDYA,MOHANBHAI ADAMABHAI BHIL,THE EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
15166	FA/3131/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF CHUNILAL NAROTTAMDAS:-LEELABEN CHUNILAL BHIL,EXECUTIVE ENGINEER	RULE SERVED
15167	FA/3132/2005	21/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ISHWARBHAI KACHARABHAI BHIL,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
15168	FA/3133/2005	25/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DECD. AMBALAL CHUNILAL'S HEIR,SHANABHAI AMBALAL,KAMLABEN BANSIBHAI,SUMIBEN BANSIBHAI,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15169	FA/3137/2005	12/08/2015	KUBER BHANDARI CO.OP.HOUSING SOCIETY LTD.,	MR MB GOHIL	OFFICER ON SPL.DUTY (LAQ),CHIEF EXECUTIVE (LAND) G.I.D.C	GOVERNMENT PLEADER,(MR MB GANDHI),MR MITUL K SHELAT,MR CHINMAY M GANDHI
15170	FA/3138/2005	27/02/2018	SPECIAL LAND ACQUISITION OFFICER,	MR RR MARSHALL	CHAUDHARI RUPABEN SAGRAMBHAI,	(MR A J PATEL)
15171	FA/3140/2005	08/12/2010	SPECIAL LAND ACQUISITION OFFICER,	MR RR MARSHALL	CHAUDHARI GAMANBHAI FULJIBHAI SINCE DIED HIS HEIRS,CHAUDHARY MANIBEN @ DAHIBEN GAMANBHAI,CHAUDHARY LAVJIBHAI GAMANBHAI,CHAUDHARY MAHESHBHAI GAMANBHAI,CHAUDARY BHARATKUMAR GAMANBHAI,CHAUDHARY JASVANTKUMAR GAMAN BHAI	,RULE SERVED
15172	FA/3142/2005	16/09/2008	SPL.LAQ OFFICER,	MR RR MARSHALL	CHAUDHARI PRATAPBHAI FULJIBHAI,CHAUDHARY RAMSINH PRATAPBHAI	,RULE SERVED
15173	FA/3144/2005	08/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI RAMDAS.ANLAL,PATEL KANUBHAI MANILAL	NOTICE SERVED,MR TEJAS P SATTA
15174	FA/3145/2005	13/12/2010	GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,REVABEN MANORDAS PATEL	GOVERNMENT PLEADER,RULE SERVED
15175	FA/3151/2005	13/03/2012	SURENDRAKUMAR KANITLAL RAVAL,	MR RC JANI	DESAI LEBHABHAI GANESHBHAI,CHAIRMAN GSRTC	NOTICE SERVED,MR RITURAJ M MEENA

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15176	FA/3152/2005	14/09/2011	POPATBHAI VITHALBHAI PATEL,DINESHKUMAR KESHAVLAL PATEL	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15177	FA/3153/2005	14/09/2011	SAJANBEN PRATAPJI,GAGUBA WD/O JAWANJI RANCHHODJI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15178	FA/3154/2005	14/09/2011	SANJANBEN WD/O PRATAPJI,VISAJI PRATAPJI,DILIPJI PRATAPJI,RATANSINH PRATAPJI,BHARATSINH PRATAPJI,KANCHANBEN PRATAPJI,MANHARBA PRATAPJI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15179	FA/3155/2005	14/09/2011	SAJANBEN WD/O PRATAPJI,VISAJI PRATAPJI,DILIPJI PRATAPJI,RATANSINH PRATAPJI,BHARATSINH PRAPATJI,KANCHANBEN PRATAPJI,MANHARBEN PRATAPJI,PRAVINHSINH GOPALJI,SURESHSINH GOPALJI,HASMUKHBHAI GOPALJI,JAYENDRABHAI GOPALJI,HANSABEN GOPALJI,SHANGARBEN GOPALJI,BALUJI NATHUJI GOL	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15180	FA/3156/2005	14/09/2011	KANTIBHAI DEASAIBHAI,CHANDUBHAI MANIBHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EX.ENGINEER	GOVERNMENT PLEADER
15181	FA/3157/2005	14/09/2011	DESAIBHAI NAGARBHAI,KANTIBHAI DESAIBHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15182	FA/3158/2005	14/09/2011	RAMANLAL VITHHALBHAI NAI,PRAHALADBHAI VITHHALBHAI NAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15183	FA/3159/2005	14/09/2011	KANTIBHAI MANGALDAS,JAYANTIBHAI MANGALDAS,BABUBHAI MANGALDAS,RASHMIBHAI MANGALDAS,NARMADABEN MANGALDAS,LAXMIBEN MANGALDAS,SAVITABEN MANGALDAS,MANGIBEN WD/O MANGLADAS	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15184	FA/3160/2005	14/09/2011	DECD. MANGUBEN WD/O BECHARBHAIHARIBHAI,JOITABHAI BECHARBHAI SINCE DECD. THRO' HERIS,NANBHAI BECHARBHAI SINCE DECD. THRO' HEIRS,KANTABEN NANABHAI,AMTHIBEN WD/O JOITABHAI BEHARBHAI,TARABEN NANABHAI,SHARDABEN ATMARAM DIPAKBHAI ATMARAM,GOMTIBEN JOITABHAI,VIMLABEN JOITABHAI,MINABEN JOITABHAI,KOKILABEN JOITABHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15185	FA/3161/2005	14/09/2011	BABABHAI JETHABHAI,GOVINDBHAI SOMABHAI,DAHIBEN WD/O PASHABHAI,RANCHODBHAI PASHABHAI,JYOTSANABEN PASHABHAI,JAYRAMBHAI PASHABHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15186	FA/3162/2005	14/09/2011	GABHABHAI RAMABHAI,KALABHAI RANABHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
15187	FA/3163/2005	14/09/2011	MANGUBEN WD/O BECHARBHAI SINCEDECD. THRO' HEIRS,JOITABHIA BECHARBHAI SINCD DECD. THRO' HEIRS,NANABHAI BECHARBHAI SINCE DECD. THRO' HEIRS,KASHIBEN BECHARBHAI,AMITHIBEN WD/O JOITABHAI BECHARBHAI,KANTABEN NANABHAI,TARABEN NANABHAI,SHARDABEN AMTHARAM DIPAKBHAI AMTHARAM,GOMTIBEN JOITARAM,VIMLABEN JOITARAM,MINABEN JOITARAM,KOKILABEN JOITARAM	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15188	FA/3164/2005	14/09/2011	HIRABEN WD/O VALLABHBHAI NAI,HASMUKHBHAI VALABHBHAI NAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15189	FA/3165/2005	14/09/2011	KANTIBHAI KACHARABHAI,BHIKHABHAI SHANABHAI,HIRABEN WAD/O SHANABHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15190	FA/3166/2005	14/09/2011	GOVINDBHAI SOMABHAI,BALDEVBHAI SOMABHAI,BABUBHAI JETHABHAI NAI SINCE DECD. THRO' HEIRS,CHANDUBHAI BABABHAI,DASHRATHBHAI BABABHAI,KANUBHAI BABUBHAI,GOMTIBEN BABABHAI,TARABEN WD/O VISHNUBHAI BABABHAI NAI,RAJUBHAI VISHNUBHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15191	FA/3167/2005	14/09/2011	MANEKBEN WD/O FAKIRCHAND SINCEDECD. THRO' HEIRS,DAHIBEN FAKIRCHAND,MANGALDAS FAKIRCHAND SINCE DECD. THRO' HEIRS,KESHAVLAL FAKIRCHAND SINCE DECD. THRO' HIS HEIRS,SANTOKBEN MANGALDAS NAI,RAJESHKUMAR KESHABLAL NAI,MEENABEN KESHAVLAL NAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15192	FA/3168/2005	14/09/2011	AMARAM DAHYABHAI THRO' HEIRS,JAYANTIBHAI AMABARAM,RAJIVBHAI DAHYABHAI THRO' HEIRS,MANGLADAS DAHYABHAI PATEL,SAKARBEN RAVJIBHAI PATEL,SUDHABEN RAVJIBHAI PATEL,VISHNUBHAI RAVJIBHAI PATEL	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15193	FA/3169/2005	14/09/2011	KANTIBHAI SOAMBHAI,JIWABEN SOMABHAI	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15194	FA/3170/2005	14/09/2011	JIWABHAI SOMABHAI,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15195	FA/3171/2005	14/09/2011	PRAHLADBHAI SOMABHAI PATEL,	(MR A J PATEL)	SPECAIL LAND ACQUISITION OFIICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15196	FA/3172/2005	14/09/2011	DINESHKUMAR KESHAVLAL PATEL,	(MR A J PATEL)	SPECIAL LAND ACQUISITON OFFCER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15197	FA/3173/2005	14/09/2011	KANTIBHAI MANILAL BHATT(DECD THRO' HERIS & LRS),TARABEN KANTIBHAI BHATT,BHANUPRASAD KANTIBHAI BHATT,KANLESHKUMAR KANTIBHAI BHATT,HASUMATIBEN KANTILAL BHATT,MADHUBEN KANTILAL BHATT	(MR A J PATEL)	SPECAIL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15198	FA/3174/2005	14/09/2011	KESHABHAI SOMABHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15199	FA/3175/2005	14/09/2011	DHANABHAI MOTIBHAI,MADHUBEN MOTIBHAI,KOKILABEN MOTIBHAI,DAHIBEN MOTIBHAI,ANJANABEN MOTIBHAI,NAINABEN MOTIBHAI,GEETABEN MOTIBHAI	(MR A J PATEL)	SPECAIL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15200	FA/3176/2005	14/09/2011	BHANUPRASHAD POPATLAL BHATT,SUSHILABEN POPATLAL BHATT,RAMESHBHAI POPATLAL BHATT,ASHITBHAI POPATLAL BHATT,ASHWINBHAI POPATLAL BHATT,DEEPAKBEN POPATLAL BHATT,NEETABEN POPATLAL BHATT,GIRJABEN WD/O POPATLAL BHATT	(MR A J PATEL)	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15201	FA/3177/2005	14/09/2011	ISHWARBHAI MOTIBHAI PATEL,DAHIBEN MOTIBHAI PATEL,DILIPBHAI CHUNIBHAI PATEL,CHANDRAKANT CHUNIBHAI PATEL,SUBHADRAKANT WD/O CHUNIBHAI MOTIBHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15202	FA/3178/2005	14/09/2011	MOTIBHAI BAKORBHAI SINCE DECD.THRO' HIS HEIRS,CHUNIBHAI MOTIBHAI SINCE DECD.THRO' HSI HEIRS,DILIPBHAI CHUNIBHAI,CHANDRAKNAT CHUNIBHAI,SUBHADRABEN WD/O CHINIBHAI MOTIBHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15203	FA/3179/2005	14/09/2011	MANIBHAI BAKORBHAI PATEL PAH OF LATE CHUNIBHAI,DILIPBHAI CHUNIBHAI,CHANDRAKANT CHINIBHAI,SUBHADRABEN CHUNIBHAI	(MR A J PATEL)	SPECAIL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15204	FA/3180/2005	14/09/2011	RAMANLAL SOMNATH BHATT SINCE DECD. THRO' HIS HEIRS,SUBHADRABEN RAMANLAL BHATT,DILIPKUMAR RAMANLAL BHATT,SAROJBEN RAMANLAL BHATT,NAVINBHAI RAMANLAL BHATT,BHAVNABEN RAMANLAL BHATT,NATUBHAI SOMNATH BHATT	(MR A J PATEL)	SPECAIL LAND ACQUISITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15205	FA/3181/2005	14/09/2011	RAMCHHODBHAI VISABHAI PATEL,CHATURBHAI SOMABHAI PATEL,DILIPKUMAR CHUNIBHAI PATEL,SHIVABHAI MARGHABHAI SINCE DECD. THRO' HIS HEIRS,AVALBEN WD/O SHIVABHAI MARGHABHAI,KALABHAI RAMABHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15206	FA/3182/2005	14/09/2011	VINODBHAI CHUNILAL BHATT,PRADIPBHAI CHUNILAL BHATT,JAGMOHANBHAI CHUNILAL BHATT,KUNDANBHAI CHUNILAL BHATT	(MR A J PATEL)	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15207	FA/3183/2005	14/09/2011	BECHARBHAI CHATURBHAI,LALBHAI CHATURBHAI,SHANABHAI CHATURBHAI	(MR A J PATEL)	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15208	FA/3184/2005	14/09/2011	SAVITABEN WD/O DAMODAR VENIRAM,BABULAL DAMODARDAS,KUNDANLAL DAMODARDAS,NAVNITLAL DAMODARDAS	(MR A J PATEL)	SPECIAL LAND ACQUISITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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15209	FA/3185/2005	14/09/2011	SAUJABEN WD/O PRATAPJI,VISAJI PRATAPJI,DILIPSINH PRATAPJI,RATANSINH PRATAPJI,BHARATSINH PRATAPJI,KANCHANBEN PRATAPJI,MANHARBA PRATAPJI,JIBABEN CHATURBHAI,RASILABEN CHATURBHAI,KAILASHBEN CHATURBHAI,RAKHABEN CHATURBHAI,ASHOKBHAI CHATURBHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15210	FA/3186/2005	14/09/2011	POPATBHAI VITHHALBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15211	FA/3187/2005	14/09/2011	DINESHKUMAR KESHAVLAL,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15212	FA/3188/2005	14/09/2011	MARGHABHAI CHATURBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15213	FA/3189/2005	14/09/2011	CHANDRASHANKAR MORLIDHAR,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15214	FA/3190/2005	14/09/2011	BALDEVBHAI VALABHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15215	FA/3191/2005	14/09/2011	MANABHAI PASHABHAI MOCHI SINCEDECD. THRO' HIS HEIRS,MADHUBEN WD/O MANABHAI PASHA- BHAI MOCHI,MINOR KODABHAI MANABHAI THRO' MADHUBEN WD/O MANABHAI,SHANABHAI PASHABHAI MOCHI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15216	FA/3192/2005	14/09/2011	NARANBHAI SHAMALBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15217	FA/3193/2005	14/09/2011	AMBALAL BHAGABHAI PATEL,MANILAL BHAGABHAI PATEL	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15218	FA/3194/2005	14/09/2011	BHULABHAI PRABHUDAS SINCE DECDTHRO' HEIRS,RAMESHCHANDRA BHULABHAI PATEL,KANTIBHAI TRIKAMBHAI PATEL	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15219	FA/3195/2005	14/09/2011	JEEBABEN WD/O CHATURBHAI BAKORBHAI PATEL,RASILABEN CHATURBHAI PATEL,RAKHABEN CHATURBHAI PATEL,KAILASHBEN CHATURBHAI PATEL	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15220	FA/3196/2005	14/09/2011	CHAMPABEN WD/O SHANKERBHAI,KANTIBHAI SHANKERBHAI SINCE DECD. THRO' HEIRS,SAVITABEN WD/O KANTIBHAI SHANKERBHAI,ASHOKBHAI KANTILAL SINCE DECD.THRO' HEIRS,BAKULBHAI KANTIBHAI,NEELABEN KANTIBHAI,USHABEN KANTIBHAI,NAINABEN KANTIBHAI,BHAGVATIBEN KANTIBHAI,MANISHBHAI ASHOKBHAI,USHABEN ASHOKBHAI,AMITBHAI ASHOKBHAI,KAMINIBEN ASHOKBHAI	(MR A J PATEL)	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15221	FA/3209/2005	19/08/2014	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SAVITABEN RAJUBHAI YADAV,BHAGVATIBEN WD/O BACHUBHAI YADAV,SAIYED AAIYUB ALI,NARENDRABHAI VITHTHALBHAI PATEL	RULE SERVED,MR MTM HAKIM,MR.HIREN M MODI
15222	FA/3210/2005	03/04/2018	NEW INDIA ASSURNACE CO. LTD,	MR PALAK H THAKKAR	VIKRAMBHAI KANUBHAI @ KATHUBHADECD.THR'HEIRS,INDUBEN KANUBHAI @ KATHUBHAI,BHABHLUBHAI KANUBHAI @ KATHUBHAI,RAMESH KANUBHAI @ KATHUBHAI,SHIVKUBHAI KANUBHAI @ KATHUBHAI,VELUBHA SHIVUBHA JADEJA,UNITED INDIA INSURANCE CO. LTD.,,ROSHANBEN MANSUKHBHAI PUNAWALA	,RULE SERVED,MR VIBHUTI NANAVATI,MR DIVYESH SEJPAL
15223	FA/3211/2005	03/04/2018	NEW INDIA ASSURNACE CO. LTD,	MR PALAK H THAKKAR	SHIVABHAI NARANBHAI DECD. THR'HEIRS,NARANBHAI RUKHADBHAI,KUNVARBEN NARANBHAI,JETHIBEN SHIVABHAI,LAKHABHAI SHIVABHAI,MINOR SANJAYBHAI SHIVABHAI (THROUGH GUARDIAN NO. 1/3.),MINOR CHAKUBEN SHIVABHAI (THROUGH GUARDIAN NO. 1/3.),ROSHANBEN MANSUKHBHAI PUNAWALA,VELUBHA SHIVUBHA JEDAJA,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,MR VIBHUTI NANAVATI,MR DIVYESH SEJPAL

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15224	FA/3212/2005	03/04/2018	NEW INDIA ASSURNACE CO. LTD,	MR PALAK H THAKKAR	KADVABHAI KHODABHAI DECD. THR'HEIRS,HIRIBEN KADVABHAI,MINOR BHAVNABEN KADVABHAI (NO.2 IS THROUGH RESP. NO. 1),MINOR ASHVIN KADVABHAI (NO. 3 IS THROUGH RESP. NO.1),KHODABHAI KARAMSHIBHAI,CHOTHIBEN KHODABHAI,MINOR MANISHABEN KADVABHAI (NO6 IS THROUGH RESP. NO. 1),ROSHANBEN MANSUKHBHAI PUNAWALA,VIKRAMBHAI KANUBHAI C/O. ROSHANBEN MANSUKHBHAI,VELUBHA SHIVUBHA JADEJA,UNITED INDIA INSURANCE CO. LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR DIVYESH SEJPAL
15225	FA/3213/2005	21/03/2012	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	KIRANBEN BHOPABHAI KOLI(MINOR)(THROUGH FATHER-BHOPABHAI KOLI,RAMJIBHAI LAXMANBHAI RAJPUT (DRIVER),ANIL KUMAR NAJABHAI AMIR (OWNER)	RULE SERVED
15226	FA/3214/2005	26/03/2012	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	HASMUKH G THAKORE DECD THR' HEIRS,KARSANBHAI GAMBHIRSINH VASAVA,HARSHIDABEN JASHWANTBHAI SHAH,SHREE SAINATH TRANVELS THRO' K K GOHIL,UNITED INDIA INS. CO. LTD	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR
15227	FA/3215/2005	02/04/2019	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	JOMIBAI VIRA BHADARU WD/O LATE VIRA DANA BHADARU,KUM. BHAVNA VIRA BHADARU D/O. LATE SHRI VIRA DANA BHADARU,SHRI MAHESH VIRA BHADARU S/O. LATE VIRA DANA BHADARU,SHRI HITESH VIRA BHADARU S/O. LATE VIRA DANA BHADARU,SHRI DANA MADAN BHADARU F/O. LATE VIRA DANA BHADARU,SHRI CHUNILAL DANA BHADARU B/OLATE VIRA DANA BHADARU,SHRI SIKANDAR ALI BHATUK KHAN,SHRI KANABHAI GOVINDBHAI PARMAR,NARANJI PERAJ TRANSPORT COMPANY	RULE SERVED,UNSERVED EXPIRED (R),JENIL M SHAH
15228	FA/3216/2005	10/08/2009	B L A INDUSTRIES LTD,	MR HARIN P RAVAL	ARAMBHADA GRAM PANCHAYAT,	DS AFF.NOT FILED (R)
15229	FA/3220/2005	18/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL BHIKHABHAI SOMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
15230	FA/3221/2005	18/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMANBHAI SOMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
15231	FA/3222/2005	30/03/2017	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	UTTAMBEN NANSINGH VASAVA,RAMESH NANSINGH VASAVA,SAKRABEN FULLABHAI VASAVA,NAZIRHUSAIN MOHAMMADMIYAN MALEK,NILA CONSTRUCTION	DELETED,RULE SERVED,MR DN PANDYA,MR MOHSIN M HAKIM
15232	FA/3223/2005	11/08/2008	NIVEDITA DEEPAKBHAI GUPTA,	MR KASHYAP R JOSHI	RAJESHBHAI SHIVLAL HARIJAN C/O. CHADHA & CHADHA TRANSPORT,PRAKASH SONI MINDE C/O. CHADHA & CHADHA TRANSPORT CO.,THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY RPAD (R),MS LILU K BHAYA
15233	FA/3224/2005	05/07/2017	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	NASIRUDDIN ABDUL KARIM SHAIKH,DILIPSING ADESING SINDHA,AIYUB ADAM PATEL	MR JAYESH A DAVE,MS. SHAILI A KAPADIA
15234	FA/3225/2005	07/08/2015	HASMUKHBHAI KOYJIBHAI @ RAYJIBHAI RATHODIYA,	MR MTM HAKIM	ASHOKBHAI RAHEJA,UNITED INDIA INSURANCE CO LTD.,S.K.CHOPRA	RULE NOT RECD BACK,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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15235	FA/3227/2005	26/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	DAYABHAI KUKABHAI (DECD) THR'HEIRS & LR,GANGABEN DAYABHAI,JERAMBHAI DAYABHAI,JESINGBHAI DAYABHAI,BHUPATBHAI DAYABHAI,HEMANTBHAI DAYABHAI,RANCHHODBHAI DAYABHAI,NITESH DAYABHAI,ARVINDBHAI KUBERBHAI PRAJAPATI	,NOTICE SERVED
15236	FA/3229/2005	30/04/2012	THE NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	MOHANBHAI NANJIBHAI PATEL,LAXMANBHAI MOHANBHAI BHARWAD,JAGABHAI MOHANBHAI BHARVAD,RAVINDRAKUMAR OMPRAKASH AGRAWAL	RULE SERVED,MR KIRTIDEV R DAVE
15237	FA/3230/2005	30/04/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	CHANDRIKABEN GHANSHYAMBHAI PATEL,JIGNESHBHAI GHANSHYAMBHAI PATEL,TUSHARBHAI GHANSHYAMBHAI PATEL,THAKERSHIBHAI HARJIBHAI PATEL,LABHUBEN THAKERSHIBHAI PATEL,LAXMANBHAI MOHANBHAI BHARWAD,JAGABHAI MOHANBHAI BHARVAD,RAVINDRAKUMAR OMPRAKASH AGRAWAL	NOTICE SERVED
15238	FA/3231/2005	27/01/2012	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	SHAMJI ALA AHIR,AJIBEN PANCHABHAI AVAADIYA	RULE SERVED,MR NEERAJ SONI,HCLS COMMITTEE,MR VICKY B MEHTA
15239	FA/3233/2005	24/04/2017	ANISHABEN HANIFBHAI MEMAN,MINOR NOORJANHA HANIFBHAI,HUSENBHAI HANIFBHAI MEMAN	MR PJ KANABAR	RAMESHBHAI THAKARSHIBHAI SAGAR,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR SUNIL B PARIKH
15240	FA/3234/2005	26/03/2012	AMRUTLAL VALLABHADAS MONANI,BHADRABALABEN AMRUTLAL	MR RC KAKKAD	CHANDRIKABEN NARENDRA WD/O.NARENDRA AMRUTLAL,MINOR RAVIKUMAR NARENDRA THR'HIS NATURAL GUARDIAN,RAMKRISHNA TRAVELS,UNITED INDIA INSURANCE CO.,OWNER OF TRUCK NO.GTW-4227 ATULKUMAR VALJIBHAI CHANGELA	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR PREMAL S RACHH
15241	FA/3236/2005	07/05/2012	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	THAKORE RAMJIBHAI PRATAPJI,RAVAL GOVINDBHAI GANDABHAI (DRIVER OF JEEP NO. 3718),SHAH BIRENKUMAR VASANTBHAI (OWNER OF JEEP NO. 3718),DARBAR GAFURBHAI HARIJI DRIVER OF TRUCK NO. GJ-3-5992,PATEL JAYANTIBHAI SOMDAS OWNER OF TRUCK NO. GJ-3-5992.	NOTICE NOT RECD BACK,NOTICE SERVED,MR HARSHAD K PATEL
15242	FA/3237/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANIBEN VAGHABHAI,NITA VAGHABHAI,PRATAP VAGHABHAI,MANISHA VAGHABHAI,RUPIBEN LILABHAI,HIRABHAI MALDEBHAI VALA DELETED AS PER COURT ORDER,PADAM GOODS CARRIER	NOTICE SERVED,DELETED,(MR HM PRACHCHHAK)
15243	FA/3241/2005	16/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	JASHIBEN CHHATRASINH CHAUHAN,BHASKERBHAI GORDHANBHAI PATEL,CONTINENTAL CONSTRUCTION CO.	SERVED BY AFFIX. (R), (MR JD AJMERA)
15244	FA/3242/2005	16/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	AMARSINH DAULATSINH CHAUHAN,BHASKERBHAI GORDHANBHAI PATEL,CONTINENTAL CONSTRUCTION CO.	RULE NOT RECD BACK, (MR JD AJMERA)
15245	FA/3243/2005	16/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	CHANDRASINH VAKHATSINH CHAUHAN,BHASKERBHAI GORDHANBHAI PATEL,CONTINENTAL CONSTRUCTION CO.	RULE NOT RECD BACK, (MR JD AJMERA)
15246	FA/3244/2005	16/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	BHARATSINH CHANDRASINH(MINOR) CHAUHAN (NOW MAJOR),CHHATRASINH CHANDRASINH CHAUHAN,CHANDRASINH VAKHATSINH CHAUHAN,BHASKERBHAI GORDHANBHAI PATEL,CONTINENTAL CONSTRUCTION CO.,	RULE NOT RECD BACK,RULE SERVED,(MR JD AJMERA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15247	FA/3245/2005	16/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	VIJAYSINH JAGDISHJKUMAR(MINOR)CHAUHAN (NOW MAJOR),MINOR JYOTSNABEN JAGDISHKUMAR CHAUHAN (NOW MAJOR),MINOR GANPATSINH JAGDISHKUMAR CHAUHAN (NOW MAJOR),MINOR CHHATRASINH JAGDISHKUMARCHAUHAN (NOW MAJOR),AMRUTSBEN WD/O. JAGDISHKUMAR UDESINH CHAUHAN,KASHIBEN UDESINH CHAUHAN,BHASKERBHAI GORDHANBHAI PATEL,CONTINENTAL CONSTRUCTION CO.	RULE NOT RECD BACK,RULE SERVED,(MR JD AJMERA)
15248	FA/3246/2005	20/03/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	TAKHUBEN RAYSANGBHAI (HEIRS OFDECED. RAYSANGBHAI RAVJIBHAI),HARJIBHAI RAYSANGBHAI (HEIRS OF DECD. RAYSANGBHAI RAVJIBHAI,VIRJIBHAI RAYSANGBHAI (HEIRS OF DECD. RAYSANGBHAI RAVJIBHAI,MERUBHAI RANABHAI RABARI (DELETED),JALABHAI KHIMABHAI RABARI	RULE SERVED,MS AMRITA AJMERA
15249	FA/3247/2005	20/03/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	ANUBEN CHHAGANBHAI (HEIRS OF DECED. CHHAGANBHAI PITAMBRBHAI,GAURIBEN CHHAGANBHAI,VASANTBEN CHHAGANBHAI,MERUBHAI RANABHAI RABARI (DELETED),JALABHAI KHIMABHAI RABARI	,RULE NOT RECD BACK,RULE SERVED,MS AMRITA AJMERA
15250	FA/3248/2005	20/03/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	AMRUTBEN VITTHALBHAI (HEIRS OFDECD. VITTHALBHAI SAVABHAI),SOMABHAI VITTHALBHAI,DHIRUBHAI VITTHALBHAI,BHAGUBHAI VITTHALBHAI,MAHADEVBHAI VITTHALBHAI,SAGARBHAI VITTHALBHAI,MERUBHAI RANABHAI RABARI (DELETED),JALABHAI KHIMABHAI RABARI	,RULE NOT RECD BACK,RULE SERVED,MS AMRITA AJMERA
15251	FA/3249/2005	20/03/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	SHARDULBHAI MANJIBHAI,MERUBHAI RANABHAI RABARI (DELETED),JALABHAI KHIMABHAI RABARI	RULE NOT RECD BACK,RULE SERVED,MS AMRITA AJMERA
15252	FA/3250/2005	20/03/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	MINABEN JADAVBHAI,MINOR GIDHABHAI JADAVBHAI (THROUGH RESP. NO. 1),MINOR CHAKUBEN JADAVBHAI (THROUGH RESP. NO. 1),MERUBHAI RANABHAI RABARI (DELETED),JALABHAI KHIMABHAI RABARI	RULE NOT RECD BACK,RULE SERVED,MS AMRITA AJMERA
15253	FA/3263/2005	30/04/2012	UNITED INDIA INSURANCE CO. LTDRAJKOT,	MR VIBHUTI NANAVATI	JADAVJI LALJI SATHIYA,DHIRAJBHAI DEVABHAI DHOLAKIYA,VASTUBHAI SATUBHAI ZALU	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
15254	FA/3264/2005	30/04/2012	UNITED INDIA INSURANCE CO. LTDRAJKOT,	MR VIBHUTI NANAVATI	GITABEN CHHAGANLAL GOR,MAULIK CHHAGANLAL GOR,MINOR SALINI CHHAGANLAL GOR (THROUGH RESP. NO. 1),MINOR KAMINI CHHAGANLAL GOR (THROUGH RESP. NO. 1),MANIBEN MEGHJI GOR,DHIRAJBHAI DEVABHAI DHOLAKIYA,VASTUBHAI SATUBHAI ZALU,JADAVJI LALJI SETHIYA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,(MR SURESHM SHAH),MR SHALIN N MEHTA
15255	FA/3265/2005	30/04/2012	UNITED INDIA INSURANCE CO. LTDRAJKOT,	MR VIBHUTI NANAVATI	MANIBEN MEGHJI GOR,DHIRAJBHAI DEVABHAI DHOLAKIYA,VASTUBHAI SATUBHAI ZALU	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
15256	FA/3266/2005	30/04/2012	UNITED INDIA INSURANCE CO. LTDRAJKOT,	MR VIBHUTI NANAVATI	GITABEN CHAGANLAL GOR,DHIRAJBHAI DEVABHAI DHOLAKIYA,VASTUBHAI SATUBHAI ZALU,JADAVJI LALJI SHETHIYA,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15257	FA/3268/2005	02/08/2017	PUNITKUMAR RAMCHANDRA MEGHANI,	MR AMAR D MITHANI	HIREN LALITBHAI KATIRA,UNITED INDIA INSURANCE CO.LTD,RAMCHANDRA GULABRAI MEGHANI,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR PALAK H THAKKAR
15258	FA/3269/2005	02/08/2017	PANKAJ MEGHJIBHAI (DECD. THRO LEGAL HEIRS),MEGHJIBHAI MONJIBHAI VADHAVI,ANSUYABEN MEGHJIBHAI VADHAVI	MR AMAR D MITHANI	ARVINDKUMAR NANJIBHAI LAKHANI,GIRISHKUMAR CHUNILAL NATHWANI,UNITED INDIA INSURANCE CO LTD.,BHARATBHAI HIRALAL CHAUHAN,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,MS HINA DESAI,MS KARUNA V RAHEVAR
15259	FA/3270/2005	03/04/2018	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SHIVABHAI NARANBHAI (DECD.THROLEGAL HEIRS),NARANBHAI RUKHADBHAI,KUNWARBEN NARANBHAI,JETHIBEN SHIVABHAI,LAKHABHAI SHIVABHAI,SANJAYBHAI SHIVABHAI,CHAKUBEN SHIVABHAI (MINOR) (THROUGH RESP. NO. 3),ROSHANBEN MANSUKHBHAI PUNAVALA,THE NEW INDIA ASSURANCE CO. LTD.,VELUBHA SHIVUBHA JADEJA	,RULE SERVED,MR DIVYESH SEJPAL,MR PALAK H THAKKAR
15260	FA/3271/2005	03/04/2018	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	KADVABHAI NARANBHAI (DECD. THRO LEGAL HEIRS),HIRIBEN KADVABHAI,MINOR BHAVNABEN KADVABHAI (THROUGH RESP. NO. 1),MINOR ASHWIN KADVABHAI (THORUGH RESP. NO. 1),KHODABHAI KARMASHIBHAI,CHOTHIBEN KHODABHAI,MANISHABEN KADVABHAI (MINOR) (THROUGH RESP. NO. 1),ROSHANBEN MANSUKHBHAI PUNAVALA,VIKRAMBHAI KANUBHAI C/O. ROSHANBEN M. PUNAVALA,NEW INDIA ASSURANCE CO. LTD.,VELUBHA SHIVUBHA JADEJA	,RULE SERVED,UNSERVED EXPIRED (R),MR DIVYESH SEJPAL,(MR HASMUKH THAKKER)
15261	FA/3272/2005	03/04/2018	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	VIKRAMBHAI KANUBHAI @ KATHUBHAI(DECD. THRO LEGAL HERIS),INDUBEN KANUBHAI @ KATHUBHAI,BHABHLUBHAI KANUBHAI @ KATHUBHAI,RAMESH KANUBHAI @ KATHUBHAI,SHIVKUBHAI KANUBHAI @ KATHUBHAI,VELUBHA SHIVUBHA JADEJA,ROSHANBEN MANSUKHBHAI PUNAVALA,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR DIVYESH SEJPAL,MR PALAK H THAKKAR
15262	FA/3273/2005	28/03/2012	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	DEVJI DEVKARAN CHARANIYA,HANSABEN DEVJIBHAI CHARANIYA,JUSUB ADAM SAMA,DIPAKBHAI DAYARAM THAKKER	NOTICE SERVED
15263	FA/3274/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SUMITRA BEN MANGABHAI VASAVA DECD.THR'HEIRS,MANGA JANIA VASAVA,MINOR VIPUL MANGA VASAVA THRO' MANGA JANIA VASAVA,MINOR KALPANA MANGA VASAVA THRO' MANGA JANIA VASAVA,MINOR MENA MANGA VASAVA THRO' MANGA JANIA VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	,RULE SERVED,REFUSED SERVED (R)(70),MR DN PANDYA
15264	FA/3275/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI SHANTILAL VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,REFUSED SERVED (R)(70),MR DN PANDYA
15265	FA/3276/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAIKUBEN MULJIBHAI VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,RULE UNSERVED,MR DN PANDYA
15266	FA/3277/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AMARSINGHBHAI HANIABHAI VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,RULE UNSERVED,MR DN PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15267	FA/3278/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DEVJIBHAI KHATRAIABHAI VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,RULE UNSERVED,MR DN PANDYA
15268	FA/3279/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYANTIBHAI KHANSINGHBHAI VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,RULE UNSERVED,MR DN PANDYA
15269	FA/3280/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAMNABEN SHANTILAL VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,RULE UNSERVED,MR DN PANDYA
15270	FA/3281/2005	09/03/2016	NATIONAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SOMABHAI NAGRIYABHAI VASAVA,MAGAN SOMJI VASAVA,SHIRAJ AHEMAD ABDULSATTAR TAMBODIYA	RULE SERVED,REFUSED SERVED (R)(70),MR DN PANDYA
15271	FA/3283/2005	05/11/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	GEETA PARSHOTTAM CHATURANI,RAMESH PARSHOTTAM CHATURANI,KANTIBHAI VELJIBHAI CHAUDHARI,RAYMA KASAM ARAB	RULE SERVED,MR JIGAR M PATEL
15272	FA/3284/2005	05/03/2012	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	DALPATSINH BHIKHAJI RAJPUT,KARSANBHAI MAHERAJI DESAI,HIRABHAI RAJABHAI DESAI	RULE SERVED,MR BHARAT JANI
15273	FA/3285/2005	06/03/2012	DAZABEN WD/O. KANUBHAI NARANBHAI,MINOR ASHOKKUMAR KANUBHAI PATEL	MR KASHYAP R JOSHI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL
15274	FA/3288/2005	28/08/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	MAKUBEN RANCHHODBHAI CHAND,NASHABHAI RANCHHODBHAI CHAD,VERSHIBHAI RANCHHODBHAI CHAD,GOKALBHAI RANCHHODBHAI CHAD,GANESH BHACHA CHAD,GOKAL KANTHANBHAI DANGAR	RULE SERVED,MR. HEMAL SHAH
15275	FA/3289/2005	21/02/2012	UNITED INDIA INSURANCE CO LTD.,	MS MEGHA JANI	BHARATBHAI CHHOTABHAI THAKOR,SUBRANSHA RAJJASBSHA DIWAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR MTM HAKIM,MR RITURAJ M MEENA
15276	FA/3290/2005	21/02/2012	UNITED INDIA INSURANCE CO LTD.,	MS MEGHA JANI	VIPULBHAI MANILAL PATEL,SUBRANSHA RAJJASBSHA DIWAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR MTM HAKIM,MR RITURAJ M MEENA
15277	FA/3291/2005	21/02/2012	UNITED INDIA INSURANCE CO LTD.,	MS MEGHA JANI	UDESANGBHAI BHAGWANBHAI GARASIYA,SUBRANSHA RAJJASBSHA DIWAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR MTM HAKIM,MR RITURAJ M MEENA
15278	FA/3292/2005	02/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR SHALIN N MEHTA	AMARBEN PRATAPBHAI MASANI,LALBHAI PRATAPBHAI MASANI,GOPALBHAI PRATAPBHAI MASANI,PRAMODBHAI BACHUBHAI DARJI,MANSINGBHAI AMARSIBHAI CHAUHAN,THAKOR DASHARATHBHAI BECHRBHAI,VISAJI BECHARJI THAKOR,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR AV PRAJAPATI,(MR MAULIK J SHELAT)
15279	FA/3293/2005	07/05/2012	ORIETNAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	SHATRUBEN VAGHAJI PRAJAPATI,VIRENDRASINH UMEDSINHJI	REFUSED SERVED (N)(10),MR KB PANERI
15280	FA/3294/2005	07/05/2012	ORIETNAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	CHANDANMAL DANMALJI JAIN,INDRASINH @ SURENDRASINH SUMER SINHJI,VIRENDRASINH UMEDSINHJI,RAJESHKUMAR HASMUKHLAL TRIVEDI	NOTICE SERVED,NOTICE UNSERVED,REFUSED SERVED (N)(10),MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15281	FA/3295/2005	07/05/2012	ORIETNAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	BHERAJI UKAJI MARWADI,VIRENDRASINH UMEDSINHJI	RULE NOT RECD BACK,MR KB PANERI
15282	FA/3297/2005	26/03/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	CHANDRAHAS NATVARLAL KANSARA (DECD. THRO LEGAL HEIRS),SANDHYABEN CHANDRAHAS KANSARA,RIKISHABEN CHANDRAHAS KANSARA,NIRANJANBHAI NATVARLAL KANSARA,HARGOVINDDAS RADHAMALL SINDHI,JAGDISHBHAI D PATEL	,NOTICE SERVED,NOTICE UNSERVED
15283	FA/3298/2005	26/03/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	NIRAJBHAI DIXITBHAI KANSARA,HARGOVINDDAS RADHAMALL SINDHI,JAGDISHBHAI D PATEL	NOTICE SERVED,NOTICE UNSERVED
15284	FA/3299/2005	11/02/2015	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	HIMSINGH MAGAN KATARA (DECD. THRO LEGAL HEIRS),LALITABEN HIMSINGH KATARA,SHASHIKANT HIMSINGH KATARA (THROUGH RESP. NO. 1),MINOR TEJAL HIMSINGH KATARA (THROUGH RESP. NO. 1),BACHUBHAI KALUBHAI MALI,PREMCHAND SURSINH PAYAS,NEW INDIA INSURANCE CO. LTD,ASHOKBHAI TULSIDAS KRISHNANI	,NOTICE SERVED,RULE SERVED,RULE SERVED BY DS,MR VIBHUTI NANAVATI,MR UM SHASTRI
15285	FA/3308/2005	23/04/2012	RAMKISHAN BABULALJI BISNOI,RAJASTHAN STATE ROAD TRANAPOSTCORPORATION	(MR BIPIN I MEHTA)	KAVITA NARSHIBHAI PRAJAPATI (MINOR),	MR AMIT C NANAVATI
15286	FA/3309/2005	11/05/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	RAVINDRABHAI BADAJI NINAMA,MANJULABEN RAVINDRABHAI NINAMA,SUDHAKAR MANEKRAO CHORGADHE,KORSHI KOSHI THOMAS	SERVED BY AFFIX(N),NOTICE UNSERVED,(MR LM CHHABLANI)
15287	FA/3310/2005	28/03/2012	ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	FULABHAI @ VINUBHAI PUNABHAI BARIA,JHORUBHAI MANBHAI MANJARIA,SHANABHAI ABABHAI RATHOD,MOHAMMAD HUSSIEN USMAN PINJARAJAMKHAMBADIA,NEW INDIA INSURANCE CO.LTD,TARABEN RAVJIBHAI RAVAL	NOTICE SERVED,UNSERVED EXPIRED (N),MR SHALIN N MEHTA
15288	FA/3311/2005	28/03/2012	ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	FULABHAI @ VINUBHAI PUNABHAI BARIA,JHORUBHAI MANBHAI MANJARIA,SHANABHAI ABABHAI RATHOD,MOHAMMAD HUSSIEN USMAN PINJARAJAMKHAMBADIA,NEW INDIA INSURANCE CO.LTD,RAMESBHAI @ RAMABHAI BHEMABHAIRATHOD	NOTICE SERVED,UNSERVED EXPIRED (N),MR SHALIN N MEHTA
15289	FA/3312/2005	28/03/2012	ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	FULABHAI @ VINUBHAI PUNABHAI BARIA,JHORUBHAI MANBHAI MANJARIA,SHANABHAI ABABHAI RATHOD,MOHAMMAD HUSSIEN USMAN PINJARAJAMKHAMBADIA,NEW INDIA INSURANCE CO.LTD,RANJITSINH SARDARSINH RATHOD	NOTICE SERVED,UNSERVED EXPIRED (N),MR SHALIN N MEHTA
15290	FA/3313/2005	29/08/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	GOPAL RAMA YADAV,RAMA BHOJA HARIJAN	(MR SANDEEP N BHATT)
15291	FA/3314/2005	26/03/2012	SHAH RANJEETBHAI CHANDRAKANTBHAI,	(MR YF MEHTA)	OWNER OF TRACTOR NO.GAW 9247 SHANTIBHAI KACHARABHAI PATEL,NATIONAL INSURANCE CO.,OWNER OFFLAT CAR NO.GCB 2393 RAJESH KUMAR BUDHALAL MEHTA,UNITED INDIA INSURANCE CO.	NOTICE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA

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15292	FA/3315/2005	26/03/2012	MEHTA RAJESHBHAI BUDHABHAI,	(MR YF MEHTA)	OWNER OF TRACTOR NO.GAW 9247 SHANTIBHAI KACHARABHAI PATEL,NATIONAL INSURANCE CO.,OWNER OFFLAT CAR NO.GCB 2393 RAJESH KUMAR BUDHALAL MEHTA,UNITED INDIA INSURANCE CO.	NOTICE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
15293	FA/3316/2005	26/03/2012	PATEL KIRITBHAI AMBALAL,	(MR YF MEHTA)	OWNER OF TRACTOR NO.GAW 9247 SHANTIBHAI KACHARABHAI PATEL,NATIONAL INSURANCE CO.,OWNER OFFLAT CAR NO.GCB 2393 RAJESH KUMAR BUDHALAL MEHTA,UNITED INDIA INSURANCE CO.	NOTICE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
15294	FA/3317/2005	30/03/2012	UNITED INDIA INSURANCE CO.LTD,	MR RAJNI H MEHTA	PARESHKUMAR SATYENDRABHAI PANDIT,KETKIBEN PARESHKUMAR PANDIT,SATYENDRABHAI MOHANLAL PANDIT,DHARMISHTHABEN SATYENDRABHAI PANDIT,USHMA PARESHKUMAR PANDIT,KAMLESHBHAI PURSHOTTAMBHAI PATHAK,GENERAL MANAGER	RULE SERVED,MR MTM HAKIM
15295	FA/3318/2005	11/05/2012	ORIENTAL INSURANCE COMPANY LTD.,	MR RAJNI H MEHTA	KAMUBEN WD/O. SHYAMJIBHAI HIRABHAI VAGHELA,HARSHADBHAI SHYAMJIBHAI VAGHELA,GORDHANBHAI LAGHUBHAI VAGHELA,VIRJIBHAI LAGHUBHAI VAGHELA	MR DILIP B RANA
15296	FA/3320/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	AMARSING VELABHAI MAKWANA,VASANTIBEN AMARSING,PARSOTTAMBHAI AMARSING,SANGITABEN AMARSING,MINOR ARVINDBHAI AMARSING,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED,SERVED BY AFFIX. (R)
15297	FA/3321/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	AMARSING VELABHAI,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15298	FA/3322/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	BHAVUBHAI NARSINHBHAI,MALUBHAI NARSINHBHAI,BHAGVANBHAI NARSINHBHAI,PUNJABHAI NARSINHBHAI,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15299	FA/3323/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	GANGABEN RAMSINGBHAI PATEL,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15300	FA/3324/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	RAMANBHAI AATMARAM VAGHIRI,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15301	FA/3325/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	DHANUBEN BHUDARBHAI KOLI,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15302	FA/3326/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	BHABUBHAI CHHAGANBHAI PATEL,DIPUBHAI POPATBHAI VAGHIRI	RULE NOT RECD BACK
15303	FA/3327/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	DHANUBEN WD/O BHUDARBHAI RANCHODBHAI,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15304	FA/3328/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	LAKHUBEN JUTHABHAI MAKWANA,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15305	FA/3329/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	AMARSING HARIBHAI MAKWANA,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15306	FA/3330/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	KANJIBHAI AALUBHAI MAKWANA,DIPUBAI POPATBHAI VAGHIRI	RULE SERVED
15307	FA/3331/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	CHIKABHAI BECHARBHAI PATEL,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED
15308	FA/3332/2005	20/04/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	GHANSHYAMBHAI RAHULBHAI PATEL,DIPUBHAI POPATBHAI VAGHIRI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15309	FA/3333/2005	07/05/2018	SURPAL MALDEVGAL,SHANTILAL JETHALAL SUTHAR,LALJIBHAI KALABHAI NINAMA	MR AR MAJMUDAR,MR NK MAJMUDAR	BHIL SEVA MANDAL,RANCHODBHAI H TRIVEDI,JETHABHAI KHETABHAI PATEL,KADVABHAI SIDDIKBHAI PARMAR,NANDKUMAR NANDUBHAI DESAI,TRIKAMBHAI FAKIRBHAI PATEL,RAMUBEN P DESAI,DAHYABHAI JOITARAM PATEL,JAYANTIBHAI CHATURBHAI PATEL,AMRUTLAL S PATEL,HARSHADKUMAR CHANDULAL PATEL,SIDHARAJBHAI B SOLANKI,PREMJI NANAJIBHAI PATEL,DITABHAI KACHARABHAI SOLANKI,SHAMALBHAI HOMABHAI SOLANKI,LALLUBHAI DHULABHAI DAMOR,JETHABHAI BHURABHAI RATHOD,RASIKLAL AMRUTLAL MEHTA,KODARBHAI LUMBHBHAI DAVDA,MALJIBHAI S DABHI,CHARIY COMMISSIONER GUJARAT STATE	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR VH DESAI,MR NC SHAH
15310	FA/3334/2005	17/03/2016	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	BHAVNABEN TRAMBAKLAL RAVAL,ROHITKUMAR TRAMBAKLAL RAVAL,CHETANKUMAR TRAMBAKLAL RAVAL,DHARMENDRAKUMAR TRAMBAKLAL RAVAL,LALJIBHAI KARSANBHAI PATEL,GOVINDBHAI KHIMJIBHAI C/O NATHALAL K ZALAVADIA,NATHALAL K ZALAVADIA,ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,(MR SAMIR J DAVE),MR KIRTIDEV R DAVE
15311	FA/3335/2005	16/09/2014	UNITED INDIA INSURANCE CO. LTD.,	MR AJAY R MEHTA,MR RAJNI H MEHTA	SUMITRABEN W/O. SUMANCHANDRA RANCHHODBHAI NAIK,RESHMABEN SUMANCHANDRA(MINOR) NAIK (THROUGH RESP. NO. 1),KAMALABEN W/O. RANCHHODBHAI NAIK,NIRAJSING BAHADURSING,NEW INDIA ASSURANCE CO. LTD.,RAJANIKANT KHUSHALBHAI CHAUHAN	RULE SERVED,MR SUNIL B PARIKH,MR HARSHADRAY A DAVE
15312	FA/3338/2005	26/03/2012	PARESH DHIRUBHAI DUDAK,	MR PANKAJ R DESAI	RAMJI NATHABHAI,NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
15313	FA/3340/2005	12/09/2008	ARUNBHAI SHRAVANBHAI SATPUTE,	(MR TS NANAVATI)	SUSHILABEN,W/O.ARUNBHAI SHRAVANBHAI SATPUTE,	RULE SERVED,MR AMIT V THAKKAR
15314	FA/3348/2005	09/01/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SHALIN N MEHTA	LUHAR LAXMAN SURTAJI F/O LATE PRAKASH @ MUNNO,LUHAR JAMNABEN W/O LAXMANBHAI M/O LATE PRAKASH @ MUNNO,ISHWARLAL BHIMJIBHAI RANGANI,MAGANLAL BHIMJIBHAI DADGA	RULE SERVED,MR SK PATEL
15315	FA/3350/2005	01/07/2010	SURAT JILLA UTTAR-PURVA KHAND-UDYOG SAHAKARI MANDALI LTD,	MR DEVANG T SHAH	LEGAL HIERS OF DECD. PIROJBAI WD/O BAMANJI BAJANJI,KAKI BAMANJI GANDHI,ZARIN ACHARSHA KARANJIYA,LEGAL HEIRS OF BAMANJI GANDHI,DARA MINU BALDAWALA,DINAR MINU BALDAWALA,UKADJI BAMANJI GANDHI,POPATBHAI RANCHHODBHAI KANBI	
15316	FA/3351/2005	28/09/2016	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	ABESINH BABARBHAI CHAUHAN,DELETED AS PER EX.14,MADINABEN BALVATBHAI CHAUHAN,ALTAFRAJA BALVANTSINH (MINOR) CHAUHAN,MINOR SUHANABEN BALVANATSINH CHAUHAN,RAMANBHAI AMBALAL PARMAR,BHUSHAN M PATEL	NOTICE SERVED,DELETED
15317	FA/3353/2005	17/04/2012	CHHYABEN,WD/O MANOJRAO GULABRAO,MINOR MONALI MANOJRAO,MINOR SAPNIL MANOJRAO	MR MTM HAKIM	AMINMIYA NAZIMMIYA SAIYED,BASIR ABDUL REHMAN,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,MR KK NAIR
15318	FA/3354/2005	17/04/2012	SONIYABEN WD/O RAMESHBHAI MITHABHAI,MINOR DEVENDRA RAMESHBHAI,MINOR SOHANBHAI RAMESHBHAI,MITHABHAI VALLABH-BHAI PATEL,JIVANTIBNE MITHABHAI PATEL	MR MTM HAKIM	AMINMIYA NAZIMMIYA SAIYED,BASIR ABDUL REHMAN,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,MR KK NAIR
15319	FA/3356/2005	29/08/2008	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	KALYAN KARSAN ASANI,RAVJI KANJI VAKARIA	NOTICE SERVED,(MR SANDEEP N BHATT)

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15320	FA/3357/2005	29/08/2008	THE NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	SHRI DEVKARANBHAI VASANBHAI KERASIYA,SHRI RANA BIJAL KERASIYA	NOTICE SERVED,(MR SANDEEP N BHATT)
15321	FA/3358/2005	18/03/2019	NABHABHAI KUVRABHAI HARIJAN,	MR SS TRIVEDI,MR HITESH S PADHYA	DINESHKUMAR R AGRAWAL,ORIENTAL ISNURANCE CO. LTD	MR TEJAS M BAROT,MR ANAL S SHAH
15322	FA/3359/2005	04/02/2019	HANSABEN RAMNIKLAL MANDALIA,NARESH RAMNIKLAL MANDALIA,VIJAY RAMNIKLAL MANDALIA,DHARMENDRA RAMNIKLAL MANDALIA,PRADIP RAMNIKLAL MANDALIA	MR PJ KANABAR	GUJARAT STATE ROAD TRANSPORT CORPN.,	MS AVANI S MEHTA
15323	FA/3360/2005	16/02/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	ARAMOR AAINAND,BHUPENDRABHAI VAJESINGBHAI PARMAR,DEEPAK NITRATE LIMITED	NOTICE SERVED,MR.HIREN M MODI
15324	FA/3363/2005	08/02/2012	ORIENTAL INS. CO. LTD,	MR SHASHIKANT S GADE	JASHUBHAI GANPATBHAI DARJI,RANJIKANT PRATAPSINH RATHOD,MOHMADBHAI R RATHOD	RULE SERVED,MR MTM HAKIM,MR R.K.MANSURI
15325	FA/3365/2005	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	KAILASH JIVATRAM (MINOR) THRO.GUARDIAN/FATHER,MANOJRAM MANOHARAM,JADEJA JAMSINHJI,VIVIDHA TRANSPORTATION,HARIBHAI JODHABHAI	RULE SERVED,RULE UNSERVED
15326	FA/3366/2005	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	PRASHANT VASUDEVBHAI (MINOR)_ THROUGH GUARDIAN/FATHER,MANOJRAM MANOHARAM,JADEJA JAMSINHJI,VIVIDHA TRANSPORTATION,HARIBHAI JODHABHAI	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
15327	FA/3367/2005	26/03/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	JIVATRAM MEGHARAM RAJANI,RANIBEN JIVATRAM RAJANI,MANOJRAM MANOHARRAM,JADEJA JAMSINHJI,VIVIDHA TRANSPORTATION THROUGH CHAIRMAN,HARIBHAI JODHABHAI	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
15328	FA/3369/2005	26/02/2015	NIKITA D/O MAHENDRAKUMAR S CHAVDA AND W/O HEMAN FRANKLIN,ANANTKUMAR PATER CHRISTIAN	MR ARPIT A KAPADIA	NO RESPONDENT,	
15329	FA/3379/2005	23/08/2011	GENERAL MANAGER,	MR RR MARSHALL	VAGHELA FATUJI KANAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AMIT C NANAVATI
15330	FA/3380/2005	23/08/2011	GENERAL MANAGER,	MR RR MARSHALL	GANDAJI PRATAPJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AMIT C NANAVATI
15331	FA/3381/2005	23/08/2011	GENERAL MANAGER,	MR RR MARSHALL	JAGAJI FULAJI,DIPUJI FULAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR AMIT C NANAVATI
15332	FA/3382/2005	06/06/2017	NAROTTAMBHAI MAGANBHAI MAKWANADECD.THR'HEIRS,VEENABEN NAROTTAMBHAI MAKWANA,MINOR TANNIBEN NAROTTAMBHAI MAKWANA,MINOR KAVINDRAKUMAR NAROTTAM- BHAI MAKWANA,PALIBEN MANGABHAI MAKWANA,MANGABHAI LALUBHAI MAKWANA	MR.HIREN M MODI	ISHWARBHAI AMBALAL PATEL,ORIENTAL INSURANCE CO.,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,RULE NOT RECD BACK,MR CJ VIN
15333	FA/3383/2005	16/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	PRAVINBHAI MOHANBHAI PATEL,CHAMPABEN PRAVINBHAI PATEL,PRABHATBHAI SHANKARBHAI RABARI	RULE SERVED,MR DS CHAUHAN,MR NIRAV C THAKKAR
15334	FA/3384/2005	16/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ROHITBHAI CHHOTABHAI PATEL,JAYSHRIBEN ROHITBHAI PATEL,PRABHATBHAI SHANKARBHAI RABARI	RULE SERVED,MR DS CHAUHAN,MR NIRAV C THAKKAR
15335	FA/3385/2005	20/08/2014	NEW INDIA ASSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAYUDDIN USMANBHAI (DECD) THR'HEIRS,KHERUNBEN MYUDDIN,MINOR VASIM MAYUDDIN,MINOR SIMRAN MAYUDDIN,USMANBHAI HASAMBHAI THEBA,SHARBAI USMANBHAIUJLAL,BADRIPRASAD BHAGVANBHAI SAHAY	,RULE SERVED,SERVED BY RPAD (R),MR KM PATEL,(MR KISHOR M PAUL)

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15336	FA/3387/2005	26/03/2012	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	BABUBHAI JIVABHAI VAGHELA (BHANGI),RAJUBHAI BABUBHAI,MINOR MAHESH BABUBHAI,MINOR SANJAY BABUBHAI,KARIMMIYA GULAMRASUI MALEK,VINODBHAI NARANBHAI PATEL,STATE TRANSPORT CORP.OF GUJARAT	RULE UNSERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR KIRAN C MEHTA
15337	FA/3388/2005	28/11/2013	DAUD ABDUL(DECD. THRO LEGAL HEIRS),ABDUL JAKUB,HAMIDA ABDUL,BILKISH ABDUL (MINOR)	MR PREMAL S RACHH	NATIONAL INSURANCE CO.LTD.,NEW INDIA INSURANCE CO.LTD.,AMRUBHAI NANKUBHAI VANK,PARAG NATWARLAL KHLOSIYA,HUSAIN IBRAHIM SODA	RULE SERVED,MR SUNIL B PARIKH,MR DAKSHESH MEHTA
15338	FA/3389/2005	28/11/2013	RAMZAN IBRAHIM SODA(DECD. THROLEGAL HEIRS),FARIDA RAMZAN,WD/O DECD.,IBRAHIM UMAR,ALIMABEN IBRAHIM,REHANA,D/O DECD. (MINOR),RUKHSAR,D/O DECD. (MINOR)	MR PREMAL S RACHH	NATIONAL INSURANCE CO.LTD.,NEW INDIA INSURANCE CO.LTD.,AMRUBHAI NANKUBHAI VANK,PARAG NATWARLAL KHLOSIYA,HUSAIN IBRAHIM SODA	RULE SERVED,MR SUNIL B PARIKH,MR DAKSHESH MEHTA
15339	FA/3390/2005	13/07/2009	SHASHANK MANHARLAL DESHBHAKT,RISHABHKUMAR JAIN,DINESHBHAI BABABHAI PRAJAPATI,KANTIBHAI BABABHAI PRAJAPATI,SENDHABHAI DHANABHAI PRAJAPATI,BHAKTIBHAI SENDHABHAI PRAJAPATI	RULE SERVED,RULE UNSERVED	RAIBEN CHATURBHAI PATEL,SITABEN CHATURBHAI PATEL,CHHAGANBHAI REVABHAI PRAJAPATI,MANUBHAI HARIBHAI PATEL,JIVABA RATANSANG ZALA	(MR CC BHALJA),MR RJ GOSWAMI,MR SHITAL R PATEL,MR.D K.PUJ
15340	FA/3394/2005	22/09/2008	SHARDABEN PURUSHOTTAM PATEL,SUMANBHAI PURUSHOTTAMDAS PATEL,GIRISHBHAI PURUSHOTTAMDAS PATEL	MR SHITAL R PATEL	DASHRATHBHAI SHAMBHUBHAI PATEL,AMRUTBHAI SHAMBHUBHAI PATEL,ARVINDBHAI SHAMBHUBHAI PATEL	NOTICE SERVED,MR SUNIT S SHAH
15341	FA/3398/2005	19/04/2012	HIREN HASMUKHBHAI NANDA,	MR RC KAKKAD	MERAMANBHAI VARVABHAI SUVA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS AMEE YAJNIK
15342	FA/3400/2005	09/03/2012	ORIENTAL INSURANCE COMPANY LTD,	MS KARUNA V RAHEVAR	KANAIYALAL SHITALDAS KAHAR,KAMLESHBHAI MANUBHAI MISTRI	RULE SERVED
15343	FA/3401/2005	20/04/2015	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYANTIBHAI KANJIBHAI VAGHASIYA(DECD. THRO LEGAL HEIRS),MANJULABEN JAYANTIBHAI,ARUN JAYANTIBHAI,ANJANA JAYANTIBHAI,SAGAR JAYANTIBHAI,MAHESH JAYANTIBHAI (MINOR) (THROUGH RESP. NO. 1/1),PARVATIBEN KANJIBHAI VAGHASIYA,KANTILAL DHANJIBHAI	,NOTICE SERVED,DELETED,MR PANKAJ R DESAI
15344	FA/3421/2005	26/11/2015	UNITED INDIA INSURANCE CO LTD,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	JASHUBHAI CHAMANBHAI VAGHRI (DECD.THRO LEGAL HEIRS),KOKILABEN W/O CHAMANBHAI K VAGHRI,CHAMANBHAI KACHARABHAI VAGHRI,KALAJI MANAJI PARMAR,KARSANBHAI KURJIBHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R),(MR PARESH M DARJI)
15345	FA/3426/2005	16/02/2012	ORIENTAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	KANJIBHAI MADHUBHAI CHAUHAN MADHUBHAI CHAUHAN,MADHUBEN KANJIBHAI CHAUHAN,MAHESHBHAI KANJIBHAI CHAUHAN,ARVINDBHAI KANJIBHAI,AJAY KANJIBHAI,DIYABEN HARSHADRAI MEHTA,GHAN RAVI VARMA	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR DIVYESH SEJPAL
15346	FA/3427/2005	09/07/2015	BABUBHAI NORDIN MALEK,	MR VIMAL M PATEL	NEW INDIA ASSURANCE CO.LTD.,CHHAGANBHAI RUPABHAI	UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
15347	FA/3428/2005	11/12/2013	NARESH RATANLAL CHAUHAN,	MR BHARAT B SHAH,MR HARNISH V DARJI	NATWARSINGH SHIVSINH PAVAR,NATIONAL INSURANCE CO. LTD	NOTICE SERVED BY DS,MR NAGESH C SOOD

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15348	FA/3430/2005	29/11/2018	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	SUDABEN ALPESHBHAI PATEL,ARVINDBHAI SOMABHAI PATEL,SHARDABEN ARVINDBHAI PATEL,NARANJI BHIKHAJI VANZARA (DELETED),ANIL NATHALAL SHAH,SIRAJKHAN ABDUL RAHMAN PATHAN (DELETED),GUJARAT FREEZARI CO-OP ASSO LTD	DELETED,RULE SERVED,RULE UNSERVED,MR HEMANT S SHAH,NANAVATI & NANAVATI
15349	FA/3431/2005	16/04/2019	ORIENTAL INSURANCE CO. LTD,	MR PALAK H THAKKAR	RAMILABEN WD/O FULCHANDBHAI KASTURJI PARMAR,HASMUKHBHAI FULCHANDBHAI(MINOR,KULDIPBHAI FULCHANDBHAI(MINOR),JAYSHRIBEN FULCHANDBHAI(MINOR),DARGAJI SAVDANJI PRAJAPATI,CHHAGANBHAI MANCHANDBHAI PATEL,D.S.P.,GUJARAT GOVERNMENT	GOVERNMENT PLEADER,RULE SERVED,MR DG CHAUHAN,MR AV PRAJAPATI
15350	FA/3440/2005	07/08/2015	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	CHHOTUBHAI THAGANIABHAI GAMIT,SHANKARBHAI SIMRABHAI GAMIT,RAJESH ISHWARBHAI PRAJAPATI	RULE SERVED,MR BHUSHAN B OZA
15351	FA/3445/2005	09/04/2018	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	UMEDBHAI BARSINGBHAI GAMIT,SHANKARBHAI SIMRABHAI GAMIT,RAJESH ISHWARBHAI PRAJAPATI	RULE SERVED,(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
15352	FA/3446/2005	09/04/2018	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	MOHANBHAI BHILIABHAI GAMIT,SHANKARBHAI SIMRABHAI GAMIT,RAJESH ISHWARBHAI PRAJAPATI	RULE SERVED,(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
15353	FA/3449/2005	07/08/2015	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	CHHOTUBHAI BHULABHAI GAMIT,SHANKARBHAI SIMRABHAI GAMIT,RAJESH ISHWARBHAI PRAJAPATI	RULE SERVED,UNSERVED EXPIRED (R),(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
15354	FA/3450/2005	09/04/2018	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	GANPATBHAI BHOLABHAI GAMIT,DILIPBHAI BHOLABHAI GAMIT,JAGUBHAI BHOLABHAI GAMIT,VASANTBHAI BHOLABHAI GAMIT,ARUNABEN BHOLABHAI GAMIT,CHAMPAKBHAI BHOLABHAI GAMIT HEIRS OF DECD. KAMLABEN BHOLA,SHANKARBHAI SIMRABHAI GAMIT,RAJESH ISHWARBHAI PRAJAPATI	RULE SERVED,UNSERVED EXPIRED (R),(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
15355	FA/3452/2005	20/10/2015	HIRABHAI PUNJABHAI KACHCHHI,	MR MTM HAKIM	YAKUB ABDULSATTAR TOTAL,SIDDIK IBRAHIM HATHILA,THE ORIENTAL INSURANCE CO.LTD.,THE STATE OF GUJARAT	GOVERNMENT PLEADER,SERVED BY RPAD (N),DELETED,(MR MAULIK J SHELAT)
15356	FA/3454/2005	11/02/2016	ORIENTAL INSURANCE CO.LTD. BARODA,	MR KK NAIR	KANCHANBHAI JETHABHAI VASAVA,MINABEN KANCHANBHAI VASAVA(MINOR),SHAILESHBHAI KANCHANBHAI VASAVA(MINOR),MINOR PRAVINBHAI KANCHANBHAI VASAVA,DHIRUBHAI BHAILALBHAI PATEL,THAKORBHAI BALUBHAI PATEL	RULE SERVED,MR.HIREN M MODI
15357	FA/3455/2005	10/07/2015	SHABBIR GULAM PATEL,NAJMA SHABBIR PATEL	MR MTM HAKIM	YUNUS MAHMMAD PATEL,ARVINDBHAI NAGINDAS GOHIL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),MR SUNIL B PARIKH

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15358	FA/3456/2005	12/10/2015	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	AMINABEN WD/O ABUDLBHAI M SHAIKH,ISUKH ABDUL SHAIKH,GAFAR ABDUL SHAIKH,ISABEN ABDUL SHAIKH,SAYADABEN ABDUL SHAIKH,JULEKHABEN ABDUL SHAIKH,ZAREENA WD/O ABUDL M SHAIKH,HAMID ABDUL SHAIKH,ANIF ABDUL SHAIKH,ZAMILABEN ABDUL SHAIKH,ALRAM ABDUL SHAIKH,AKRAM ABDUL SHAIKH,MAHAMMAD ABDUL SHAIKH,ISAMILBHAI JAMALBHAI VHORA,RAJENDRAKUMAR RANCHHODLAL PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE SERVED BY DS,MR UM SHASTRI,MR PALAK H THAKKAR
15359	FA/3458/2005	01/07/2009	NEW INDIA ASSURANCE CO.LTD,	MR KV GADHIA	SINIBEN PUNJABHAI KODIYATAR,MINOR PURIBEN PUNJABHAI,MINOR SHANTIEN PUNJABHAI,MINOR SURABHAI PUNJABHAI,MINOR JETHABHAI PUNJABHAI,MINOR LAXMIBEN PUNJABHAI,MINOR GOGAN PUNJABHAI,LAKHABHAI HIRABHAI KODIYATAR	RULE SERVED,MR DEVANG VYAS
15360	FA/3460/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	FATMABAI UMARBHIYAN,ALANA UMARBHIYAN,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15361	FA/3461/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	ISMAIL HARUN SUMARA THRO.GUARDIAN,ALIMOMMAD HAJI MALUK,KASAM HAJI BACHAL,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15362	FA/3462/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	RAHIM BACHA MIYA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15363	FA/3463/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	LUKMAN RAMZAN BHIYA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15364	FA/3464/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	RAHIMNA ARAB MIYA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15365	FA/3465/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	NOORMAMMAD TARMAMMAD SUMARA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15366	FA/3466/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	ABDULLA JERAR SUMARA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15367	FA/3467/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	ALIMAMMAD ISHAK SUMARA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15368	FA/3468/2005	24/11/2015	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	BHACHAYA SIDDIQ SUMARA,SOMIR HAJI JAMIN JUNEJA,MUBARAK HAJI JAMIN JUNEJA	RULE SERVED
15369	FA/3469/2005	13/02/2012	KETANABEN MANOJKUMAR PATEL,AMRATBHAI UMEDBHAI PATEL,RATANBEN AMRATBHAI PATEL,ALKABEN AMRATBHAI PATEL	MS SANDHYA D NATANI	SULEMAN GAVIBHAI SHEKH,DEVCHAND PANACHAND MODI,ORIENTAL INSURANCE COMPANY LTD.	UNSERVED EXPIRED (N),RULE SERVED,MR KK NAIR,MS MEGHA JANI,MR ANAL S SHAH
15370	FA/3471/2005	13/06/2018	GAURIBEN RAGHURAM BAVAJI,KAILASHBEN VITHALDAS BAVAJI	HCLS COMMITTEE,RAVI B SHAH	KOLI BIJALBHAI RAJABHAI VINCHHIYA,RAGHURAM VASANTDAS BAVAJI,COLLECTOR,RAJKOT,DY.COLLECTOR,MAMLATDAR,JASDAN ,TALATI CUM MANTRI	,GOVERNMENT PLEADER,MR ASHISH M DAGLI
15371	FA/3473/2005	21/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	RAMESHBHAI MAGANBHAI PATEL,KOKILABEN RAMESHBHAI PATEL,INSUBHAI GULAMBHAI VORA	RULE SERVED,MR MURALI N DEVNANI,MR KETAN K PATEL
15372	FA/3474/2005	05/11/2015	GUJARAT STATE ROAD TRANSPORT CORP.,	MR HS MUNSHAW	MADHUMATIBEN RAMJI DANGAR,JAMNABEN RAMJI DANGAR,SHAMJI RAMJI DANGAR,GANGJI RAMJI DANGAR,JIVRAJ RAMJI DANGAR,GEETABEN RAMJI DANGAR,HIRALAL RAMJI DANGAR,ASHOK KHENGAR RAJGOR,EXECUTIVE ENGINEER,NEW INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED,MS LILU K BHAYA,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15373	FA/3475/2005	23/09/2014	NEW INDIA ASSU.CO LTD. VADODARA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHAMPABEN WD/O. MAFATBHAI DAMODARBHAI PATEL,DURGESH MAFATBHAI PATEL,NISHABEN MAFATBHAI PATEL,SATYAM MAFATBHAI PATEL,DELETED,DELETED,GORDHANBHAI ABHESANG PADHIYAR,ABHESINH PRATAPSINH PADHIYAR	NOTICE SERVED,DELETED
15374	FA/3482/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHANBEN MAHMAD PATEL,	(MR A J PATEL)
15375	FA/3483/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IMTIYAJ ABDULA BALUPATEL,MUNAF ABDULA BALU,JAVED RUSTAM TALATI P.A.HOLDEROF BAI HURI ABDULA BALU	(MR A J PATEL)
15376	FA/3484/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI NANJI KARA,AMBABEN NANJI KARA,BALUBHAI NANJIBHAI KARA	(MR A J PATEL)
15377	FA/3485/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI DALSUKHBHAI DHURA,	(MR A J PATEL)
15378	FA/3486/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HABIBKHAN AHMADKHAN,	(MR A J PATEL)
15379	FA/3487/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMAD MUSA GAMFOI,	(MR A J PATEL)
15380	FA/3488/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAIRS OF DECD. MUSA MAHMAD UMARBHAI,JULEKHA WD/O MUSA MAHMAD,IBRAHIM MUSA MAHMAD,BASHIR AHMED MUSA MAHMAD,SALMABANU MUSA MAHAMAD	,(MR A J PATEL)
15381	FA/3489/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF UMARJI PATEL,	(MR A J PATEL)
15382	FA/3490/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD VALI MAHMAD SADU PATEL,BIBIBEN WD/O VALIMAHMAD,MUSABHAI VALIBHAI MAHMAD,YAUBBHAI VALI MAHMAD,ISHAKBHAI VALIMAHMAD,MAHMADBHAI VALI MAHMAD,ALLARAKHIBEN VALI MAHMAD	,(MR A J PATEL)
15383	FA/3491/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHANBEN IBRAHIM PATEL GUARDIAN OF YUSUC I PATEL,	(MR A J PATEL)
15384	FA/3492/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH IBRAHIM ALI (ABHUJI DARBAR),	(MR A J PATEL)
15385	FA/3493/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI BIBI WD/O. MAHMAD ALI A GARDIAN OF AIYUB GULAM MAHMAD,	(MR A J PATEL)
15386	FA/3494/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MAHMAD ALI MOLLAL,AAYSHABEN WE/O. MAHMAD ALI	(MR A J PATEL)
15387	FA/3495/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARI VALI UMARJI AHMAD DARJI,	(MR A J PATEL)
15388	FA/3496/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. YUSUF MAHMAD AHMAD KAHNKHARAN,MAQBUL IBRAHIM KHANKHARA	,(MR A J PATEL)
15389	FA/3497/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURIBAI AHMAD UMARJI (WIDOW) RAJE,	(MR A J PATEL)
15390	FA/3498/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD IBRAHIM ISAP KADIYA,	(MR A J PATEL)
15391	FA/3499/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.UMARAJI ABHARAMAADAM,FATMABEN WD/O UMARJI ABHRAM,SHEHNAJBEN UMARJI ABHRAM,RUKSHANABEN UMARJI ABHRAM,ILYASHBHAI UMARJI ABHRAM,MEHRUNISHA UMARJI ABHRAM,MANUFBHAI UMARJI ABHRAM,MUBARAKBHAI UMARJI ABHRAM	,(MR A J PATEL)
15392	FA/3500/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASANBHAI MAHMMAD AHMAD,	(MR A J PATEL)
15393	FA/3501/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUSH IBRAHIM MAHMAD PATEL,	(MR A J PATEL)

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15394	FA/3502/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. IBRAHIM AHMAD MUSA KARAVANA, BIBIBEN WD/O,	(MR A J PATEL)
15395	FA/3503/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AYSHABEN ABDUL REHEMAN,ABDULBAKI ABDUL REHEMAN	,(MR A J PATEL)
15396	FA/3504/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMAD MUSA GAMFOI,	(MR A J PATEL)
15397	FA/3505/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MAHAMD UMAR RAYOLO,	(MR A J PATEL)
15398	FA/3506/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MUSA ASMAL VALIBAGAS,MAHMAD HANIF MUSA,AYESHABEN MUSABHAI,RUKAIYABEN MUSABHAI,ZUBEDABEN MUSABHAI	,(MR A J PATEL)
15399	FA/3507/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. VALI MAHAMAD UMARAJI OYANIYA IBRAHM MAHMAD,MUSABHAI IBRAHIMBHAI,AYISHABEN IBRAHIMBHAI,MARIYAMBEN IBRAHIM	,(MR A J PATEL)
15400	FA/3508/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MAHAMAD UMAR ABHRAM,	(MR A J PATEL)
15401	FA/3509/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. ADAM MUSA MAHMAD LATUDIYA,VALI ADAM LATUDIYA,MAHMAD ADAM LATUDIYA,YUNUS ADAM LATUDIYA,JARINABEN ADAM LATUDIYA,ZUBEDABEN ADAM LATUDIYA,AMINA WD/O ADAM MUSA	,(MR A J PATEL)
15402	FA/3510/2005	30/09/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. GULAM IBRAHIM KARI,AYESHABEN WD/O GULAM AHMAD,FIRDOSH GULAM AHMAD,MINOR FIROZABEN AHMAD THRO' AYESHABEN,MINOR NILOFARBEN AHMAD THRO' AYESHAAEN	,(MR A J PATEL)
15403	FA/3511/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI SHANKARBHAI,	RULE NOT RECD BACK,MR SAURABH G AMIN
15404	FA/3512/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI AMBALAL,GHANSHYAMBHAI AMBALAL,PARSOTTAMBHAI AMBALAL,ASHOKKUMAR AMBALAL	RULE NOT RECD BACK,RULE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
15405	FA/3513/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI TALSHIBHAI,	RULE SERVED
15406	FA/3514/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI AMBALAL,	RULE NOT RECD BACK,MR GHANSHYAM AMIN,MR SAURABH G AMIN
15407	FA/3515/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI SHAMALBHAI,	RULE NOT RECD BACK,MR GHANSHYAM AMIN,MR SAURABH G AMIN
15408	FA/3516/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI SHANKARBHAI,	RULE NOT RECD BACK,MR GHANSHYAM AMIN,MR SAURABH G AMIN

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15409	FA/3517/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHCHNDRA BHAILALBHAI,	RULE NOT RECD BACK,MR GHANSHYAM AMIN,MR SAURABH G AMIN
15410	FA/3518/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHCHANDRA BAKORBHAI,	RULE NOT RECD BACK,MR GHANSHYAM AMIN,MR SAURABH G AMIN
15411	FA/3519/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURYABEN WD/O GIRISHBHAI,	RULE NOT RECD BACK,MR GHANSHYAM AMIN,MR SAURABH G AMIN
15412	FA/3520/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASUBHAI HARIBHAI,NARENDRAKUMAR VITHALBHAI	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15413	FA/3521/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADILAL KESHAVLAL,SHANTILAL KESHAVLAL,RANCHHODBHAI SOMABHAI	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15414	FA/3522/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MAGANBHAI,SHANTIBHAI MAGANBHAI	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15415	FA/3523/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI MOTIBHAI,DESAIBHAI MOTIBHAI,SHANTABEN MOTIBHAI,BABUBHAI MOTIBHAI,KAMUBEN MOTIBHAI	RULE SERVED,MR SAURABH G AMIN
15416	FA/3524/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SOMABHAI PATEL,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15417	FA/3525/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI UMEDBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15418	FA/3526/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHAJI JALAJI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15419	FA/3527/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI SOMABHAI,	RULE SERVED
15420	FA/3528/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI NATHABHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15421	FA/3529/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI TALSHIBHAI,	RULE SERVED
15422	FA/3530/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI SHAMALBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15423	FA/3531/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVATPRASAD RANCHHODLAL THE ADMINISTRATOR OF GOPINATH,	RULE SERVED
15424	FA/3532/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI HARIBHAI,NARENDRAKUMAR VITHAALBHAI	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15425	FA/3533/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI SHANKARBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN

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15426	FA/3534/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINBHAI MANIBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15427	FA/3535/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI AMBALAL,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15428	FA/3536/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI NATHABHAI,NATVARBHAI NATHABHAI	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15429	FA/3537/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI BHAIJIBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15430	FA/3538/2005	11/01/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI UMEDBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
15431	FA/3539/2005	21/08/2008	GENERAL MANAGER, O N G C,	MR RR MARSHALL	PATEL ISHWARBHAI RAMDAS DIED THROUGH HEIRS,PATEL PRAHLADBHAI ISHWARBHAI,PAFTEL RANCHODBHAI ISHWARBHAI,PATEL VISHNUBHAI ISHWARBHAI,PATEL JAYANTIBHAI ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
15432	FA/3540/2005	21/08/2008	GENERAL MANAGER, O N G C,	MR RR MARSHALL	PATEL AMBARAM GANGARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15433	FA/3541/2005	21/08/2008	GENERAL MANAGER, O N G C,	MR RR MARSHALL	PATEL SOMABHAI RAMDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15434	FA/3542/2005	21/08/2008	GENERAL MANAGER, O N G C,	MR RR MARSHALL	PATEL HIRABHAI SHANKARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15435	FA/3543/2005	20/12/2010	GROUP GENERAL MANAGER,	MR RR MARSHALL	PATEL KARSANBHAI SOMDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
15436	FA/3544/2005	20/12/2010	GROUP GENERAL MANAGER,	MR RR MARSHALL	PATEL NARANBHAI GANGARAMDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
15437	FA/3545/2005	20/12/2010	GROUP GENERAL MANAGER,	MR RR MARSHALL	PRAJAPTI AMBARAM KHODIDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
15438	FA/3546/2005	20/12/2010	GROUP GENERAL MANAGER,	MR RR MARSHALL	PATEL VISHNUBHAI SHANKARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15439	FA/3547/2005	20/12/2010	GROUP GENERAL MANAGER,	MR RR MARSHALL	PATEL BHIKHABHAI HARGOVANDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
15440	FA/3548/2005	20/12/2010	GROUP GENERAL MANAGER,	MR RR MARSHALL	PATEL RUKHIBEN BALDEVBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15441	FA/3549/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	THAKOR CHATURJI BABUJI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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15442	FA/3550/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIR OF THAKOR TAKHAJI KALAJI THAKOR JASHUJI TAKHAJI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15443	FA/3551/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIR OF THAKOR GAMAJI ADAJI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15444	FA/3552/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIR OF THAKOR KESHAJI GAMBHIRJI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15445	FA/3553/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIR OF THAKOR AKHUJI ADAJI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
15446	FA/3554/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	PRABHUDAS JIVIDAS PATEL,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15447	FA/3555/2005	04/08/2008	DY.GENERAL MANAGER,	MR RR MARSHALL	HEIR OF THAKOR AKHUJI ADAJI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
15448	FA/3556/2005	02/09/2014	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NAVALSINH RAMSINH BARIYA,BHARATKUMAR DHANSHYAMBHAI PATEL,SANJAYKUMAR PRANLAL DOSHI	MR MEHUL S SHAH,MR UM SHASTRI
15449	FA/3558/2005	01/04/2016	ORIENTAL INSURANCE CO. LTD.,	MS KARUNA V RAHEVAR	PRAJAPATI HASMUKHBHAI VISABHAI,RAMI CHANDRAKANT KANTILAL,JIVABHAI MANIBHAI PATEL	RULE SERVED,SHRIKAR H BHATT
15450	FA/3559/2005	06/12/2014	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	THAKOR VIRAJI KHODAJI,	UNSERVED EXPIRED (R)
15451	FA/3583/2005	14/03/2015	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	HARMANBHAI JINABHA PARMAR DECD.THROUGH THE LRS,DIWALIBEN HARMANBHAI,AMRUTBEN HARMANBHAI C/O GORDHANBHAI,MADHUBEN HARMANBHAI C/O KANTIBHAI SHANABHAI,ARVINDBHAI HARMANBHAI,TARABEN HARMANBHAI C/O GHANSHYAMBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED
15452	FA/3607/2005	07/05/2012	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	RAVJIBHAI SUKKARBHAI GAKVAD,SARNAPPA BASPPA TALEKULE DELETED AS PER COURT ORDER,SAIT & CO.	DELETED,RULE NOT RECD BACK,RULE SERVED,MR AMIT N PATEL
15453	FA/3608/2005	07/05/2012	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	RAJUBHAI NAGARJI MISHAL (DECD.THRO LEGAL HIERS),PARIBEN RAJUBHAI MISHAL,BHAGAVANBHAI RAJUBHAI MISHAL,NAGARJI DHAKALBHAI MISHAL,SUNDARIBEN NAGARJIBHAI MISHAL,SARNAPPA BASPPA TALEKULE (DELETED),SAIT & CO	,RULE NOT RECD BACK,RULE SERVED,MR AMIT N PATEL
15454	FA/3609/2005	06/06/2016	JAGRUTIBEN SUBODHBHAI CHAMPANERIA,	MR P J YAGNIK	LALJIBHAI HIRABHAI KHATRI,JAYENDRAKUMAR HIRALAL,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR SUNIL B PARIKH
15455	FA/3610/2005	17/04/2012	INDRAVADAN GORDHANBHAI PATEL,INAXIBEN INDRAVADANBHAI PATEL,ASHISHBHAI INDRAVADANBHAI PATEL	MR KASHYAP R JOSHI	JASHUBHAI DESAIBHAI PATEL,DESAIBHAI ISHWARBHAI PATEL,THE ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
15456	FA/3612/2005	28/03/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SUFARABHAI GULABHAI DAMOR,RUPALIBEN WD/O SUFARABHAI DAMOR,RAMESHBHAI SOMBHAI PARMAR,ANIS IBRAHIM DADI	RULE SERVED,MR ARIF A SHEKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15457	FA/3613/2005	17/03/2016	NEW INDIA ASSURANCE CO. LTD,	MR VASANTS SHAH	RABARI MEGHBAI LAKHU (SINCE DECEASED),PARBAT @ PABA LAKHU RABARI,RABARI HAMIR LAKHU,SAMARATHAN DEVIDAN GADHVI	RULE SERVED,MR SK PATEL,MR PM LAKHANI,MRS R P LAKHANI,MILAN R MARUTI,DHWANI P LAKHANI
15458	FA/3615/2005	26/07/2011	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNJAJI GOPAJI,UDAJI GOPALJI,SHAKARAJI VARSANGJI THAKOR,CHANDULJI VARSANGJI THAKOR,BHALIBEN WD/O KANJI VARSANGJI,KASHIBEN WD/O VARSANGJI NATHU-JI,PRAHLADJI KANAJI THAKOR,RAJUJI KANAJI THAKOR,MAGANJI SOORSANGJI THAKOR,KANTIJI SOORSANGJI THAKOR,SINCE DECD.THRU HIS HEIR & L.RS.,MADHIBEN WD/O KANTIBHAI,BHAVNABEN D/O KANTIBHAI,MANJIBEN D/O KANTIBHAI,RANJITSINH KANTIBHAI,SHAILESH KANTIBHAI,SAMJUBEN D/O KANTIBHAI,REKHABEN D/O KANTIBHAI,MANIBEN WD/O BHIKHAJI NATHUJI,BALDEJI BHAIKHAJI THAKOR,ATAJI BHIKHAJI THAKOR,SHANJI BHIKHAJI THAKOR	NOTICE SERVED,MR GM AMIN
15459	FA/3616/2005	26/07/2011	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABHRAJI ATAJI THAKOR,BALDEVJI ATAJI THAKOR,AMAJI ATAJI THAKOR	MR GM AMIN
15460	FA/3617/2005	29/03/2010	URJA ENGINEERS PVT.LTD. NOW AS EMCO LTD.,	M/S TRIVEDI & GUPTA	CHANDANBEN MULABHAI KOLI,EXECUTIVE ENGINEERS	RULE SERVED,(MR MD RANA)
15461	FA/3618/2005	01/08/2018	DIVISIONAL CONTROLLER,GSRTC,	MS MONALI H BHATT	JAGRUTIBEN WD/O MAHENDRABHAI @ SUMANBHAI PUNAMBHAI PATEL,HIREN MAHENDRABHAI @ SUMANBHAI PATEL (MINOR),PUNAMBHAI KALIDAS PATEL (DELETED),KANUBHAI RAIJIBHAI CHUNARA	DELETED,RULE SERVED,MR HARSHADRAY A DAVE,MR HARDIK A DAVE
15462	FA/3619/2005	10/02/2014	PATEL NAYANABEN NATUBHAI,	MR SUNIL K SHAH	PATEL YOGESHBHAI LALBHAI,NARESHBHAI K TEKWANI,ORIENTAL INSURANCE CO LTD.,BUDDHIRAM JAGANNATH PARSI (DELETED),RAMGOPAL JASHWANTSINH RATHOD,NEW INDIA INSURANCE CO LTD. (DELETED)	DELETED,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
15463	FA/3620/2005	16/04/2012	UNITED INDIA INSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	RAMESHBHAI NANJIBHAI PARMAR (DECD. THOR LEGAL HEIRS,REKHA RAMESHBHAI NANJIBHAI,ANKUR RAMESHBHAI (MINOR),PRIJESH RAMESHBHAI (MINOR),NANJIBHAI MOHANBHAI PARMAR,HEMIBEN NANJIBHAI PARMAR,HEMANTSINH MANSING VAGHELA,P.G.V.C.L.	,RULE SERVED,MR MRUGEN K PUROHIT
15464	FA/3624/2005	13/04/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAFISA WD/O RAMZANI HUSEIN KALEDAR,HUSENABDUL MAJID KALEDAR,MOMUNABIBI W/O HUSEIN KALEDAR,MOINUDIN ABDUL SATAR ZABHA,KHALID ABDUL RASHID	RULE SERVED,MR MA KHARADI
15465	FA/3625/2005	25/01/2016	SURSANGJI JUJARJI THAKOR,VAJIBEN SURSANGJI THAKOR,CHANDUJI SURSANGJI THAKOR	MR HRIDAY BUCH	RAJMOHMADBHAI ABAJIBHAI MOMIN,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
15466	FA/3626/2005	12/04/2019	MADHUBEN KANUBHAI VASAVA,	MR DN PANDYA	RAJU SHANTILAL VASAVA,NAMDEV MAHIPALRAO SHINDE,UNITED INDIA INSURNACE CO. LTD	RULE SERVED,MR VC THOMAS
15467	FA/3627/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATILAL AMBALAL,	RULE SERVED
15468	FA/3628/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BACHUBHAI KESHAVLAL,SINCE DECD.THRU HIS HEIR & L.RS.,PATEL LILABEN BACHUBHAI,PATEL JYOSNABEN BACHUBHAI,PATEL KHODABHAI BACHUBHAI,,PATEL BABUBHAI BACHUBHAI,THRU	,UNSERVED EXPIRED (R)
15469	FA/3629/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATILAL KISHORDAS,	RULE SERVED

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15470	FA/3630/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL GOKALDAS,	UNSERVED EXPIRED (R)
15471	FA/3631/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATILAL KHODIDAS,	RULE SERVED
15472	FA/3632/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI BABALDAS,	UNSERVED EXPIRED (R)
15473	FA/3633/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI GANGARAM,SINCE DECD.THRU HIS HEIR & L.RS.,PATEL SHARDABEN KACHARABHAI,PATEL VISHNUBHAI KACHARBHAI,PATEL SURESHBHAI KACHARABHAI,PATEL INDUBEN KACHARABHAI	,UNSERVED EXPIRED (R)
15474	FA/3634/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHABHAI AMBARAM,	UNSERVED EXPIRED (R)
15475	FA/3635/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHABHAI MADHAVDAS,	RULE SERVED
15476	FA/3636/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL UGARDAS,	RULE SERVED
15477	FA/3637/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVADAS MAGANAS,	RULE SERVED
15478	FA/3638/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHA JIVIDAS,	RULE SERVED
15479	FA/3639/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL ATMARAM CHHAGAN,SINCE DECD.THRU HIS HEIRS & L.RS.,RAVAL AMTHIBEN ATMARAM,RAVAL RAJUBHAI ATMARAM,RAVAL BHARATBHAI ATMARAM,RAVAL SAVITABEN ATMARAM,RAVAL MANJUBEN ATMARAM,RAVAL RAMIBEN ATMARAM	,UNSERVED EXPIRED (R)
15480	FA/3640/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BACHUBHAI KHODIDAS,	RULE SERVED
15481	FA/3641/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI KISHORDAS,	RULE SERVED
15482	FA/3642/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI KHODIDAS MAGAN,	UNSERVED EXPIRED (R)
15483	FA/3643/2005	19/09/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTILAL AMBALAL,	RULE SERVED
15484	FA/3645/2005	26/09/2013	DEEPAKKUMAR MADHUBHAI VASAVA,ISHWARBHAI SUPADBHAI VASAVA	MR R E VARIAVA	DHARMESH DHANSUKHLAL MISTRY,GHOJARAM KASHIRAM RAVAT,UNITED INDIA INSURANCE CO LTD	(MR DHIRENDRA MEHTA),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR NILESH M SHAH
15485	FA/3653/2005	26/09/2011	KESHABHAI AMBALAL,RANCHHODBHAI ADARBHAI,LALBHAI ADARBHAI,PRABHUDASBHAI ADARBHAI,NATVARBHAI ADARBHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
15486	FA/3654/2005	26/09/2011	KESHABHAI AMBALAL,RANCHHODBHAI ADARBHAI,LALBHAI ADARBHAI,PRABHUDASBHAI ADARBHAI,NATVARBHAI ADARBHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
15487	FA/3655/2005	26/09/2011	LALBHAI ADARBHAI PATEL,	(MR A J PATEL)	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
15488	FA/3656/2005	18/04/2012	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	IBRAHIMBHAI DAUDBHAI KALVA,SAJIDBHAI ALIBHAI TARAKVADIA	MR MB PARIKH,MR MRUGEN K PUROHIT

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15489	FA/3657/2005	25/04/2012	NARENDRA M IARIYA,	MR HASIT H JOSHI	HARIJAN DANABHAI MURABHAI BAQADA,DIVISIONAL CONTROLLER	RULE SERVED,MRS VASAVDATTA BHATT
15490	FA/3658/2005	25/04/2012	AJAY GOVINDBHAI PANCHASARA,	MR HASIT H JOSHI	HARIJAN DANABHAI MURABHAI BAQADA,DIVISIONAL CONTROLLER	RULE SERVED,MRS VASAVDATTA BHATT
15491	FA/3659/2005	25/07/2011	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RASULKHA RAJABKHA THR' HEIRS,BANUBIBI W/O RASULKHA,MOHMADKHA RASULKHA	,NOTICE SERVED,UNSERVED EXPIRED (N)
15492	FA/3660/2005	25/07/2011	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILA MOTIBHAI THR'HEIRS,CHIMAN BHAILA,BACHU BHAILA,NATU BHAILU,MUKA BHAILA	,NOTICE SERVED
15493	FA/3661/2005	25/07/2011	SPECIAL LAND AQUASITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHARATSINH KHUMANSINH,	NOTICE SERVED
15494	FA/3702/2005	09/05/2012	UNITED INDIA INSURANCE COMPANY LTD., AMRELI,	MR VIBHUTI NANAVATI	DINESHBHAI MANILAL BHAI ADTIYA,NITINKUMAR LALJIBHAI MASRANI	RULE SERVED,MR MB PARIKH
15495	FA/3703/2005	10/08/2017	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	SOHANLAL SAVJIBHAI SHAH,MANJULABEN WD/O SOHANLAL S SHAH,MUJABHAI RAMSINH (DELETED RESP. NO. 3 AS PER COURT ORDER DT. 30/04/2012 IN CA 5402/2012),PRABHATBHAI RAMESHWARDAS SWAMI	DELETED,RULE SERVED,MR AMIT C NANAVATI
15496	FA/3704/2005	10/08/2017	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	BHARATKUMAR KANTILAL DOSI,MUNABHAI RAMSINH (DELETED RES. NO. 2 AS PER COURT ORDER DT.30/04/2012 IN CA 5402/2012),PRABHATBHAI RAMESHWARDAS SWAMI	DELETED,RULE SERVED,MR AMIT C NANAVATI
15497	FA/3708/2005	24/04/2012	BHARATBHAI BHAILALBHAI PANCHAL,GANIBHAI ADAMBHAI VOHRA	MR HARSHADRAY A DAVE	SAVITABEN CHANDUBHAI RATHOD,CHHOTABHAI MOHANBHAI RATHOD,SHANTABEN CHHOTABHAI RATHOD,UNITED INDIA INSURANCE CO.	MR BC DAVE,MR RK MISHRA,MR ANILKUMAR DIXIT
15498	FA/3711/2005	28/03/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	SOMABHAI @ SHAMJIBHAI RAVJIBHAI(DECD. THRO LEGAL HEIRS & REP,JASUBEN SOMABHAI SARVAIYA,VIJAYBHAI SOMABHIA SARVAIYA,MANSUKHBHAI LAGHRABHAI KUMBHAR,BATUKSINH HANUBHA JADEJA	,RULE SERVED
15499	FA/3712/2005	28/03/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	DAUDBHAI NURMAMAD KURESHI (DECD. THRO LEGAL HEIRS & REP.,MERAJBEN DAUDBHIA KURESHI,SALIMBHAI DAUDBHAI KURESHI,NURMAMADBHAI GANJIBHAI KURESHI,MANSUKHBHAI LAGHRABHAI KUMBHAR,BATUKSINH HANUBHA JADEJA	,NOTICE SERVED
15500	FA/3714/2005	07/09/2012	ORIENTAL INSURANCE CO LTD.,	MR ANAL S SHAH	CHANDRASHEKHAR PRATAPRAI JOBANPUTRA,BHAVNABEN CHANDRASHEKHAR,HIREN CHANDRASHEKHAR (MINOR),PUSHPABEN PRATAPRAI JOBANPUTRA,PRATAPRAI MULJIBHAI JOBANPUTRA,MOHANBHAI GOKALBHAI KUCHHADIYA,NILESHBHAI MOHANBHAI KUCHHADIYA,RAJESH CHANDULAL KAKKAD,NEW INDIA INSURANCE CO.LTD.	,RULE SERVED,MR SHAKEEL A QURESHI
15501	FA/3715/2005	28/03/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	JORUBHA ZALA (DECD. THRO LEGALHEIRS & REP.),GITABEN MANGALSINH ZALA,VAJUBA JORUBHA ZALA,PRIYANKABA MANGALSINH (MINOR) ZALA (THROUGH RESP. NO. 1),PUJABA MANGALSINH (MINOR) (THROUGH RESP. NO. 1),HANIFBHAI SULEMANBHAI GHANCHI,ASHOKBHAI MANGALSINH ZALA	,RULE SERVED
15502	FA/3717/2005	11/02/2016	SAVITABEN PURSHOTTAMDAS PARIKH,HEMANTBHAI PARIKH	MR MTM HAKIM	BHARATSINH BACHUBHAI SARVAIYA,RAUJIBHAI D.PARMAR,NEW INDIA INSURANCE CO.,JANAKBHAI MOHANBHAI PATEL	DELETED,RULE SERVED,MR HG MAZMUDAR
15503	FA/3719/2005	11/04/2017	CHANDRABALA WD/O. MAGANBHAI NAROTTAMBHAI,MAHENDRAKUMAR MAGANBHAI BARAIYA,BALVANTKUMAR MAGANBHAI BARAIYA	MR KASHYAP R JOSHI	ARJUNBHAI SOMABHAI VASAVA,VITHTHALBHAI BHAYABHAI PATEL,UNITED INSURANCE CO LTD.	RULE SERVED,SERVED BY PUBLICATION IN NEWS,MS HINA DESAI

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15504	FA/3720/2005	01/08/2018	JAGRUTIBEN WD/O MAHENDRAKUMAR PATEL,MINOR HIREN MAHENDRAKUMAR PATEL	MR HARSHADRAY A DAVE	KANUBHAI RAIJIBHAI CHUNARA,REGIONAL MANAGER	RULE SERVED,MRS VASAVDATTA BHATT
15505	FA/3737/2005	02/02/2012	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEMATBHAI S SOLANKI(DECD. THROLEGAL HEIRS & REPR.),SHANTUBEN SAVJIBHAI SOLANKI,MOHANBHAI NAGJIBHAI BAVALIA	RULE SERVED,(MR KISHOR M PAUL)
15506	FA/3740/2005	15/03/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAJENDRA YADAVRAM YEVLE,BHARAT ASHANAND GALANI,KUMAR JETHANANAD,ROMABEN KUMARLAL NARANG (WINDOW),HINABEN KUMARLAL NARANG (DAUGHTER),GITABEN KUMARLAL NARANG (DAUGHTER),AKASH KUMARLAL NARANG (SON)	RULE SERVED,RULE UNSERVED,(MR BIPIN I MEHTA),MR.HIREN M MODI,MR VICKY B MEHTA
15507	FA/3743/2005	17/06/2015	UNITED INDIA INSURANCE CO LTD,	MS HINA DESAI	VINUVAN LAXMAVAN GOSWAMI,NILESHKUMAR VINUVAN GOSWAMI	RULE SERVED
15508	FA/3744/2005	04/04/2011	PATEL JAYANTIBHAI LAKHUBHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15509	FA/3745/2005	04/04/2011	PATEL RAMANBHAI LAKHUBHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
15510	FA/3746/2005	30/03/2016	BHUPATBHAI BACHUBHAI PARADAVA THR'HEIRS,SANTOKBEN BACHUBHAI PARADAVA	ADVOCATE NAME DELETED,MR HARSHAD K PATEL	ARSIBHAI M ODEDARA,UNITED INDIA INSURANCE CO LTD	RULE SERVED BY DS,MR HITESH N ACHARYA
15511	FA/3747/2005	17/09/2014	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	SAVJIBHAI AJABHAI PATEL,GANDALAL VERSIBHAI RABARI,RAMNAGAR AMRUTGAR GOSWAMI	NOTICE SERVED,MR HIMANSU M PADHYA
15512	FA/3748/2005	27/01/2017	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	PRAJAPATI SHIVABHAI VIRABHAI,HIRABEN SHIVABHAI PRAJAPATI (DELETED),SAVITABEN DASHRATBHAI SHIVABHAI,SONABEN DASHRATHBHAI PRAJAPATI(THROUGH RESP. NO. 2),DIPAKKUMAR DASHRATHBHAI P PRAJAPATI (THROUGH RESP. NO.2),KANKUJI AMTHAJI ADEOL,PRAJAPATI ROOGANATHBHAI BHAICHNADBHAI	DELETED,MR AV PRAJAPATI,MR.HIREN M MODI
15513	FA/3749/2005	07/06/2017	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	MAHENDRABHAI(MANEKLAL) NAGARDAS PITHWA(DECD.THRO LEGAL HEIRS,BABY RACHNA (RACHITA) MAHENDRABHAI PITHWA,PARASKUMAR MAHENDRABHAI PITHWA(MINOR),NAGARDAS RAMJIBHAI PITHWA,JAYABEN NAGARDAS PITHWA,GAGJIBHAI OKHABHAI DEDANIA,MANSUNGBHAI DAHYABHAI,SHARDA MECHANIC WORKS,NEW INDIA ASSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR HEMANT S SHAH,MR HRIDAY BUCH,MR PALAK H THAKKAR
15514	FA/3750/2005	21/06/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KANTIBHAI GOVINDBHAI OD,PUSHOABEN KANTIBHAI OD,MINOR JAYANTI KANTIBHAI OD,MINOR BHAVNABEN KANTIBHAI OD,MINOR RAVINDRA KANTIBHAI OD,MINOR JYOTIBEN KANTIBHA OD,MELAJI JAYANTI JADAV,JASWANTSINH SETANSINH DIDAVALA	RULE SERVED,MR AV PRAJAPATI
15515	FA/3751/2005	21/06/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KODARSINH UDESINH RATHOD,SHANTABEN KODARSINH RATHOD,JAYENDRA KODARSINH RATHOD (MINOR),MELAJI JAVANJI JADAV,JASWANTSINH SETANSINH DIDAVALA	RULE SERVED,MR AV PRAJAPATI
15516	FA/3752/2005	19/06/2015	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	VANNIBEN WD/O RAJUSING DUNGARSING RAVAT,AMARSINGBHAI JETABHAI CHOTHI,PRAGJIBHAI KURJIBHAI PATEL,SURJIBHAI KESHIYABHAI GAMIT,DAYARAMBHAI LALLUBHAI PATEL,NEW INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MR LR PATHAN

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15517	FA/3754/2005	10/09/2009	NARANBHAI GIRDHABHAI DHOBI,GIRDHANLAL RUPAJI @ RUPCHAND	MR MTM HAKIM	BHARTIBEN MANILALA PARMAR,NANABHAI KALYANDASH BASATANI	NOTICE SERVED,MR AS ASTHAVADI
15518	FA/3756/2005	05/09/2014	SHANTIDEVI WD/O KANHARISINGH RAMLAKHANSINGH,BINAKUMARI,D/O LATE KANHAISINGH (MINOR),VIVEKKUMARI,MINOR D/O LATE KANHAISINGH,BINDIKUMAR,MINOR D/O LATE KANHAISINGH,BINIKUMAR,MINOR D/O LATE KANHAISINGH,RAHULKUMAR,MINOR S/O LATE KANHAISINGH,ANNIKUMARI,MINOR,D/O LATE KANHAISINGH	MR ASHOK H TRIVEDI	SATISH CHANDULAL BARAI,MANDANBHA VIRAMBHA MANEK,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR DAKSHESH MEHTA
15519	FA/1/2006	21/02/2014	STATE BANK OF INDIA,	MS NALINI S LODHA	GOKUL AGRO INDUSTRIES LTD,NATIONAL INSURANCE CO. LTD,DY.COMMISSIONER OF INCOME TAX	RULE SERVED,MR MANISH R BHATT,(MR MAULIK J SHELAT)
15520	FA/2/2006	03/04/2012	SAVITABEN WD/O PRATAPSINH ZUJARSINH ZALA,SURESH PRATAPSINH ZALA,MINOR PRAVINSINH PRATAPSINH ZALA,MINOR SANGITA PRATAPSINH ZALA	MR MA BUKHARI	PURSHOTTAM GOYAL S/O RAMESH- KUMAR,ORIETENTAL INSURACE CO.,MANOJ SHANKARLAL PANCHAL,NATIONAL INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MR NAGESH C SOOD
15521	FA/3/2006	18/03/2019	JAYANTIBHAI MOHANBHAI KOLI PATEL,	MR ZUBIN F BHARDA	JAMNABEN WD/O ISHVERBHAI BHAGABHAI PATEL,SHAKUNTLA ISHVERBHAI PATEL,MEETA ISHVERBHAI PATEL,JAGRUTIBEN ISHVERBHAI PATEL,HITESH ISHVERBHAI PATEL,LADURAM G. BANGAR C/O. BANGAR TRANSPORT.,NATIONAL INSURANCE CO. LTD.,NAINABEN WD/O KANTILAL MOHANBHAI PATEL,VIRALKUMAR KANTILAL PATEL,VIKASHKUMAR KANTILAL PATEL	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR SUNIL B PARIKH
15522	FA/5/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL RANCHHODBHAI JIVIDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15523	FA/6/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL HASMUKHBHAI JOITARAM,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
15524	FA/7/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL GANDALAL BABALDAS,SPECIAL LAQ OFFICER	
15525	FA/8/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBARAM RAMDAS MOTIDAS,SPECIAL LAQ OFFICER	
15526	FA/9/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMESHKUMAR DWARKADAS,SPECIAL LAQ OFFICER	
15527	FA/10/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL HASMUKHBHAI BABALDAS,SPECIAL LAQ OFFICER	
15528	FA/11/2006	25/07/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL HARIBHAI KHODIDAS,SPECIAL LAQ OFFICER	
15529	FA/12/2006	07/05/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	RAJESHBHAI CHIMANLAL DESAI,UDAYSINH GUMANSINH BHADORIA,HITESHKUMAR NAVNITLAL ADATIYA	RULE SERVED,MR BHARAT JANI
15530	FA/13/2006	31/07/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	BABULAL KASTURCHAND MEHTA,MR. CHAMPALAL KASTURCHAND,MALI HARILAL RAJAJI,CHHAGANLAL PUNAMCHAND KALAL,LEGAL HEIRS OF DECEASED HEDUBHAI @ HADMANJI R. KOLI,DHAPUBEN WD/O HEDUBHAI @ HADMANJI KOLI,AMICHANDJI HEDUBHAI @ HADMANJI KOLI,TALAJI HEDUBHAI @ HADMANJI KOLI,MODAJIJI HEDUBHAI @ HADMANJI KOLI,KALAJI HEDUBHAI @ HADMANJI KOLI,FAQIRMOHAMMAD S/O KARIMBHAI	,DELETED,MR SHAKEEL A QURESHI,MR MAYUR RAJGURU,MR PREMAL R JOSHI
15531	FA/14/2006	31/07/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	MR. KANTILAL MEGRAJJI MEHTA,MALI HARILAL RAJAJI,CHHAGANLAL PUNAMCHAND KALAL,LEGAL HEIRS OF DECEASED HEDUBHAI @ HADMANJI R. KOLI,DHAPUBEN WD/O HEDUBHAI @ HADMANJI KOLI,AMICHANDJI HEDUBHAI @ HADMANJIKOLI,TALAJI HEDUBHAI @ HADMANJI KOLI,MODAJIJI HEDUBHAI @ HADMANJI KOLI,KALAJI HEDUBHAI @ HADMANJI KOLI,FAQIRMOHAMMAD S/O KARIMBHAI	,SERVED BY RPAD (N),DELETED,SERVED BY RPAD (R),RULE UNSERVED,MR SHAKEEL A QURESHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15532	FA/15/2006	31/07/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	MADANKUMARI WD/O DECEASED NAGRAJ MAGRAJ MEHTA,MR. DILIPKUMAR NAGRAJ MEHTA,MR. MANISHKUMAR NAGRAJ MEHTA,PINKI MEGRAJ MEHTA,MALI HARILAL RAJAJI,CHHAGANLAL PUNAMCHAND KALAL,LEGAL HEIRS OF DECEASED HEDUBHAI @ HADMANJI R. KOLI,DHAPUBEN WD/O HEDUBHAI @ HADMANJI KOLI,AMICHANDJI HEDUBHAI @ HADANMANJI KOLI,TALAJI HEDUBHAI @ HADMANJI KOLI,MODAJIJI HEDUBHAI @ HADMANJI KOLI,KALAJI HEDUBHAI @ HADMANJI KOLI,FAQIRMOHAMMAD S/O KARIMBHAI	,SERVED BY RPAD (N),DELETED,MR SHAKEEL A QURESHI,MR PREMAL R JOSHI
15533	FA/16/2006	09/02/2016	JAYABEN WD/O KINTESHKUMAR CHANDULAL NAYAK,MINOR DEVEN KINTESHKUMAR NAYAK,MINOR REENA KINTESHKUMAR NAYAK,CHANDULAL DAYASHANKAR NAYAK,LAXMIBEN CHANDULAL NAYAK	MR PANKAJ K SONI	STATE OF GUJARAT,DINESHKUMAR MULCHNADBHAI PATEL,PETHABHAI SANGRAMBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,MR PR NANAVATI,MR VASANTS SHAH,MR BS KHATANA
15534	FA/19/2006	26/06/2008	THE ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	BIMLABEN WD/O. BHUPENDRABHAI RAVJIBHAI PATEL,MINOR RIMABEN BHUPENDRABHAI PATEL (THROUGH RESP. NO. 1),MINOR SACHIN BHUPENDRABHAI PATEL (THROUGH RESP. NO. 1),RAVJIBHAI KHUSHALBHAI PATEL (DELETED),CHANCHALBEN RAVJIBHAI PATEL,SHIVAJI PARSURAM KALE,SAHARA ANIL CHANDULAL MARWADI (LALWANI)	,RULE UNSERVED,MR HM PARIKH
15535	FA/45/2006	18/07/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	VIJUBEN PRABHUBHAI,BHAVNABEN PRABHUBHAI,SAJANBEN PRABHUBHAI,SATISHBHAI PRABHUBHAI,JAYSHREE PRABHUBHAI,SOBHNABEN PRABHUBHAI,SONALBEN PRABHUBHAI,CHETAN PRABHUBHAI,ILIASBHAI RAHEMANBHAI KHOJANI	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
15536	FA/47/2006	18/07/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	LAXMANBHAI DHARABHAI,JASUBEN LAXMANBHAI,KANABHAI LAXMANBHAI,GOVINDBHAI LAXMANBHAI,RAJUBHAI LAXMANBHAI THRO. RESP. NO.1,INIATBHAI RAHEMANBHAI KHOJANI,ILIASBHAI RAHEMANBHAI KHOJANI	RULE SERVED,MR RAXIT J DHOLAKIA
15537	FA/49/2006	18/07/2012	NEW INDIA ASSURANCE CO LTD.,	(MR HASMUKH THAKKER)	SHANTIBEN GOVABHAI PARALIA,VALJIBHAI GOVABHAI PARALIA,KEHARBHAI GOVABHAI PARALIA,BABUBHAI GOVABHAI PARALIA,,KARSANBHAI GOVABHAI PARALIA,,KAMLESHBHAI GOVABHAI PARALIA,VISHNUBHAI GOVABHAI PARALIA,INIATBHAI RAHEMANBHAI KHOJANI,ILIASBHAI RAHEMANBHAI KHOJANI	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
15538	FA/75/2006	23/11/2015	ZALA KEDARSINH AMARSINH(DECD. THRO LEGAL HEIRS),ZALA AMJIBA WD/O ZALA KEDARSINH AMARSINH,ZALA JAYDEEPSINH (MINOR) KEDARSINH,THRO'ZALA AMJIBA,ZALA BHAGWATIBA WD/O ZALA KEDARSINH AMARSINH	MR PH BUCH,MS MEGHA R CHITALIA,HCLS COMMITTEE,	NATVERSINH HALUSINH ZALA,GANGARAM AMBALAL PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
15539	FA/76/2006	18/04/2012	JANUBEN WD/O JIVABHAI VIHABHAIBHARWAD,JASHUBHAI JIVABHAI BHARWAD,SURESHBHAI JIVABHAI BHARWAD,NATHIBEN VIHABHAI BHARVAD	MR MTM HAKIM	KISHORBHAI MAGANBHAI BARIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMANBHAI S RAVAL LEGAL HEIRSOF DECD.,JASHIBEN RAMANBHAI RAVAL,UNITED INDIA INSURANCE COMPANYLTD	,RULE SERVED,MR RAJNI H MEHTA
15540	FA/77/2006	03/04/2012	AAIYUB AADAM KANJERIYA,	MR MTM HAKIM	PRUTHVISINH CHHATRASINH SOLANKI,DILIPKUMAR NARANBHAI PATEL,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR DAKSHESH MEHTA
15541	FA/81/2006	09/06/2016	MEHAJI SOMABHAI VAHUNIA,	MR ARPIT A KAPADIA	MAQBOOLHUSSAIN MOHAMOODDIWAN PATHAN,JASWANT KAUR,W/O HARCHAN SINGH,UNITED INDIA INSURANCE CO.LTD,AHMED IBRAHIM KHALPA,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15542	FA/82/2006	09/06/2016	BADIABHAI MANSUKHBHAI VAHONIA BHIL,	MR ARPIT A KAPADIA	MAQBOOLHUSSAIN MOHAMMODDIWAN PATHAN,JASWANT KAUR W/O HARCHAN SINGH,UNITED INDIA INSURANCE CO LTD GODHRA,AHMED IBRAHIM KHALPA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MS MEGHA JANI
15543	FA/83/2006	03/04/2012	MADIBEN WD/O. NAVALSINH GANAVA,PRAKASHBHAI NAVALSINH GANAVA,SUMIBEN NAVALSINH GANAVA,MINOR SANGITA NAVALSINH GANAVA (THROUGH APPL. NO. 1)	MR ARPIT A KAPADIA	KALPESHKUMAR MAKANSINH PARMAR,BHUPENDRAPRASAD R. DARJI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI,(MR NIRAL R MEHTA)
15544	FA/84/2006	03/04/2012	KAMABEN WD/O. NARSUBHAI BHABHOR,SARIKA NARSUBHAI BHABHOR,SUSHILA NARSUBHAI BHABHOR,MINOR RENUKA NARSUBHAI BHABHOR(THROUGH APPL. NO. 1),MINOR RASHMI NARSUBHAI BHABHOR(THROUGH APPL. NO. 1),MINOR SAVITA NARSUBHAI BHABHOR(THROUGH APPL. NO. 1),MINOR SANGITA NARSUBHAI BHABHOR (THROUGH APPL NO. 1),MINOR BAKULA NARSUBHAI BHABHOR(THROUGH APPL. NO. 1)	MR ARPIT A KAPADIA	KALPESHKUMAR MAKANSINH PARMAR,BHUPENDRAPRASAD R. DARJI,UNITED INDIA INSURANCE CO. LTD	MR VIBHUTI NANAVATI, (MR NIRAL R MEHTA)
15545	FA/85/2006	03/04/2012	VANRAJSINH MAHENDRASINH RATHOD(MINOR),MINOR DHARMENDRASINH MAHENDRASINH RATHOD,CHHAGANBHAI LALUBHAI RATHOD,MANIBEN CHHAGANBHAI RATHOD	MR ARPIT A KAPADIA	MAHEMOODKHAN @ MAHAMOODKHAN BELIM,KANTABEN J.PATEL,UNITED INDIA INSURANCE CO.LTD.,KANAKBEN ASHOKKUMAR UPADHYAY,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MR VIBHUTI NANAVATI
15546	FA/86/2006	03/04/2012	SAROJBEN W/O.MAHENDRASINH MANSINH,MINOR JALPABEN MAHENDRASINH,MANSINH HIMATSINH SOLANKI,BHIKHIBEN MANSINH SOLANKI,MINOR MEGHRAJSINH MAHENDRASINH	MR ARPIT A KAPADIA	MAHEMOODKHAN @ MAHAMOODKHAN BELIM,KANTABEN J.PATEL,UNITED INDIA INSURANCE CO.LTD.,KANAKBEN ASHOKKUMAR UPADYAY,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
15547	FA/87/2006	03/04/2012	NANDABEN W/O.BALWANTSINH VAJESINH,MINOR BHAVNABEN BALWATSINH THR' GUARDIAN & NEXT FRIEND,VAJEBHAI HEMANTBHAI	MR ARPIT A KAPADIA	MAHEMOODKHAN @ MAHAMOODKHAN BELIM,KANTABEN J.PATEL,UNITED INDIA INSURANCE CO.LTD.,KANAKBEN ASHOKKUMAR UPADHYAY,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
15548	FA/88/2006	18/10/2016	LAXMIBEN WD/O. KANTIBHAI AMRAJI ASARI,KRUPANSHU KANTIBHAI (MINOR) ASARI,AJAY KANTIBHAI ASARI(MINOR),SANDIP KANTIBHAI ASARI (MINOR),AMRAJI MANAJI ASARI (DELETED AS PER COURT'S ORDER DT.25/03/2005),MANGUBEN AMRAJI ASARI	MR JV JAPEE	UMEDSINH DHIRSINH RAO,ABUL RAHEMANKHAN AMIRKHAN,THE UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,SHARMISHTA A DAVE
15549	FA/90/2006	25/04/2012	HEENABEN WD/O RAKESHKUMAR BANESINH CHAMPAVAT,BANESINH DEEPSINH CHAMPAVAT,ALKABA BANESINH CHAMPAVAT,UMEDSINH BANESINH CHAMPAVAT,ILLABA BANESINH CHAMPAVAT,BINALBEN BANESINH (MINOR) CHAMPAVAT,MANIBA WD/O DEEPSINH CHAMPAVAT	MR SANDIP C SHAH	CHENSINH GIRVARSINH SOLANKI (RAJPUT),ANILKUMAR BHAVANISHANKER SHARMA,ORIENTAL INSURAANCE CO.LTD.,VAJESINH PUNJSINH PARMAR,NATIONAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MR KK NAIR,MR DAKSHESH MEHTA
15550	FA/91/2006	25/04/2012	KANTABEN WD/O MANGALDAS KACHARALAL NAIK,HETALBEN MANGALDAS NAIK,AMIDHARABEN MANGALDAS NAIK,SOHAM MANGALDAS NAIK,SANKETKUMAR MANGALDAS (MINOR) NAIK,THRO'KANTABEN M NAIK,KACHARABHAI NATHABHAI NAIK	MR SANDIP C SHAH	CHENSINH GIRVARSINH SOLANKI (RAJPUT),ANILKUMAR BHAVANISHANKERJI SHARMA,THE ORIENTAL INSURANCE COMPANYLIMITED,VAJESINH PUNJSINH PARMAR,THE NATIONAL INSURANCE COMPANYLIMITED	DELETED,RULE NOT RECD BACK,RULE SERVED,MR KK NAIR,MR DAKSHESH MEHTA
15551	FA/92/2006	15/03/2017	NAND KISHOR MOHANDAS GONDALIA (DECD. THRO LEGAL HEIRS),VIJAYABEN NANDKISHOR GONDALIA (HEIRS OF 1),HITESH NANDKOSHOR GONDALIA	MR PREMAL S RACHH	PRAVINBHAI PATHUBHAI,RAMZANBHAI R JARGOLA (PNJARA),NEW INDIA ASSURNACE CO. LTD,RAFIQEBHAI HABIBBHAI,NATIONAL INSURANCE CO. LTD,SAVITABEN MOHANDAS GONDALIA,PRAGNABEN MOHANDAS GONDALIA,MOHANDAS DEVIDAS GONDALIA	NOTICE SERVED,RULE SERVED,MR NAGESH C SOOD,MR PALAK H THAKKAR
15552	FA/118/2006	17/12/2019	UMIYA CHEMICLES INTERMEDIATE,	MR DEVANG LATHIGARA	BALVANT SINGHRAM MHET,COMMISSIONER	,MR NK MAJMUDAR
15553	FA/119/2006	06/07/2009	RAJESH CHHAGANLAL MAKWANA,	MR ASHUTOSH R BHATT	REKHA @ TARKESHWARI RAJESH MAKWANA,D/O JIVANLAL D VAGHELA,	MS SNEHA A JOSHI
15554	FA/121/2006	02/08/2017	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	KANA ASHA RABARI,GOPALBHAI HAMIRBHAI AYER	RULE SERVED,(MR SANDEEP N BHATT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15555	FA/122/2006	14/06/2013	REGIONAL DIRECTOR ESIC,	MR SHASHIKANT S GADE	RAJESH LALJIBHAI,	RULE SERVED,(MR BIREN A VAISHNAV)
15556	FA/123/2006	16/07/2015	G H VIJAPURA & COMPANY,	MR KG SUKHWANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
15557	FA/135/2006	03/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,FATESINH RAVUBHA RANA	MRS VASAVDATTA BHATT	DAHYABHAI NANJIBHAI SOLANKI,	RULE SERVED
15558	FA/136/2006	03/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,FATESINH RAVUBHA RANA	MRS VASAVDATTA BHATT	DAYARAMBHAI MAVJIBHAI BHATTI,	RULE SERVED
15559	FA/137/2006	18/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,IBRAHIM MUSABHAI MITHA	MRS VASAVDATTA BHATT	FATESINGH SARTANBHAI CHAUHAN,RESHAMBEN FATESINGH CHAUHAN	MR UM SHASTRI
15560	FA/138/2006	31/07/2015	SHANABHAI JIVABHAI TADVI,	MR AS ASTHAVADI	PRAKASH GAJANAND ADHARU,BHAUPATSINH NANSINH SANORA [SINCE DECD.THRO.HEIRS],KANTABEN BHUPATSINH SANORA,PRAVINSINH @ PAPPUSINH BHUPATSINH SANORA,RANJITSINH BHUPATSINH SANORA,NEW INDIA ASSURANCE CO. LTD	,NOTICE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
15561	FA/139/2006	31/07/2015	BABUBHAI RANCHHODBHAI TADVI,	MR AS ASTHAVADI	PRAKASH GAJANAND ADHARU,BHAUPATSINH NANSINH SANORA (SINCE DECD.THRO.HEIRS),KANTABEN BHUPATSINH SANORA,PRAVINSINH @ PAPPUBHAI BHUPATSINH SANORA,RANJITSINH BHUPATSINH SANORA,THE NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
15562	FA/140/2006	02/12/2010	UNITED INDIA INSURANCE CO LTD.,	MS AMEE YAJNIK	GORDHANBHAI @ GIRISHBHAI DEVSHIBHAI PATEL (RATANPARA),PUSPABEN G PATEL (RATANPARA) HEIRS OF DECD.MEGHNABEN G PATE,VIVEK KANUBHAI MODI,NATIONAL INSURANCE COMPANY LTD.,MAHESHBHAI LAKSHMANBHAI KALAVADIA	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR NAGESH C SOOD
15563	FA/141/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	BIPINBHAI LAKSHMANBHAI KALAVADIYA (PATEL),VIVEK KANUBHAI MODI,NATIONAL INSURANCE CO LTD.,MAHESHBHAI LAKSHMANBHAI KALAVADIA	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,(MR FB BRAHMBHATT),MR NAGESH C SOOD
15564	FA/142/2006	03/04/2012	TRANSPORT MANAGER,AHMEDABAD MUNICIPAL TRANSPORT SERVICE,COMMISSIONER,AHMEDABAD MUNICIPAL CORP.	MR RR MARSHALL	RAMSINH AKLUSINH PATEL,	MR VILAV K BHATIA
15565	FA/143/2006	03/04/2012	RAJESH ARJAN CHAWDA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BANKISINH BHANVARSINH MARWADI,V D AYAR,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR VASANTS SHAH
15566	FA/144/2006	20/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	THAKOR HAMIRJI PRATAPJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15567	FA/145/2006	20/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	BHIKHAJI DEVAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15568	FA/146/2006	20/12/2010	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	THAKORE BABUJI RAVAJI DECD. THRO. HIS L.H.,MANJUBEN,CHAMPABEN,AMRATJI,KANTABEN,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
15569	FA/162/2006	16/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MAFABHAI GENAJI CHATRADIA (DECD)THR'HEIRS & LR,GENAJI JAGAJI CHATRADIA,JAMUBEN GENAJI CHATRADIA,LILABEN MAFATLAL WIDOW OF DECEASED MAFATBHAI G.CHATRADIA,REKHABEN MAFATLAL CHATRADIA (MINOR),MAHESHBHAI MAFABHAI CHATRADIA NO.3 IS GUARDIAN AND NEXT,SHRIMALI BHIKHABHAI AMBARAM	,RULE SERVED,MR YH VYAS

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15570	FA/163/2006	01/03/2019	UNITED INDIA INSURANCE CO LTD,	SHARMISHTA A DAVE	NANUBHAI PUNJABHAI (DECD) THR'HEIRS,JADAVBHAI NANUBHAI AHER,RAMESHBHAI NANUBHAI AHER,RABARI HEMRAJ BHURABHAI [ABATED],IBRAHIMKHAN SUMAJKHAN [DISMISSED]	DISMISSED FOR NON PROSECUTION,ABATED,RULE SERVED,NANAVATY ADVOCATES
15571	FA/164/2006	07/04/2014	RAMESH DEVSHI SHAH,BHARTI RAMESH SHAH	MR ARPIT A KAPADIA	MANOHARSINH GUMANSINH,GARUTAM FREIGHT PVT LTD,NEW INDIA ASSURANCE CO. LTDA	RULE SERVED
15572	FA/165/2006	25/01/2016	NANDUBEN PRAGJIBHAI,KANTILAL MAVJIBHAI,MAVJIBHAI PRAGJIBHAI NAKUM,PARSHOTTAM PRAGJIBHAI NAKUM,DAYALJIBHAI PRAGJIBHAI NAKUM,MANSUKHBHAI PRAGJIBHAI NAKUM,MANJIBHAI PRAGJIBHAI NAKUM	MR RC KAKKAD	ANVAR ALIMAMAD UMRALA (DRIVER OF CITY BUS NO. GTP-2683),SHRI JAMNAGAR MAJI SAINIK (OWNER OF BUS NO. GTP-2683),ORIENTAL INSURANCE CO. LTD. (INSU. CO. OF GTP-2683)	RULE SERVED,MR KK NAIR
15573	FA/166/2006	04/05/2017	GIRVANSINH KIRITSINH JADEJA,	MR RC KAKKAD	M. SELVARAJ MUTHUKISHAN,NATIONAL INSURANCE CO. LTD	RULE UNSERVED,MR DAKSHESH MEHTA
15574	FA/168/2006	03/04/2012	SHARDUL SURESHKUMAR BHATT,URAV SURESHKUMAR BHATT	MR MTM HAKIM	SHARDUL SURESHKUMAR BHATT,PURAV SURESHKUMAR BHATT,NEW INDIA INSURANCE COMPANY LTD.	RULE SERVED,MR VASANTS SHAH
15575	FA/169/2006	24/01/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAXABEN WD/O JAYANTBHAI J MODI,DURVA JAYANTBHAI MODI(MINOR) THRO.GUARDIAN DAXABEN MODI,FGAURAV JAYANTBHAI MODI THRO.GUARDIAN DAXABEN MODI,PURANSINH TOTARAM RAJPUT,PRABHAKARRAO AMRUTRAO DESHMUKH,NATIONAL INSURANCE COMPANY LTD.	UNSERVED EXPIRED (R),SERVED BY PUBLICATION IN NEWS,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
15576	FA/170/2006	21/06/2019	NATVERLAL HALCHAND MORAKHIA,SMIT VIPULKUMAR MORAKHIA(MINOR(THROUGH MRS. L.V. MORAKHIA)	MR SHALIN N MEHTA	GUJARAT STATE ROAD TRANSPORT CORPORATION,MOHMEDBHAI USMANBHAI SHAIKH (S.T. DRIVER)	RULE SERVED,MRS VASAVDATTA BHATT
15577	FA/172/2006	25/08/2014	HASAM ALLARAKHA SUNA,	MR CH VORA	RATILAL REVASHANKAR JOSHI,UNITED INDIA INURANCE CO.LTD.	RULE SERVED
15578	FA/173/2006	19/04/2012	BABUBHAI DAMJI NANANI,ANILKUMAR DAMJI NANANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF TRUCK NO.GJ-12-U- 5016,AMIT JAGJIVAN SHETHIA,NEW INDIA ASSURANCE CO.LTD.,KANJI ABHABHAI MAHESHWARI,GUJARAT STATE ROAD TRANSPORT CORP.,KANTILAL MOHANLAL ODHAVANI	,RULE NOT RECD BACK,RULE SERVED,MR HS MUNSHAW,MR GC MAZMUDAR,MR HG MAZMUDAR
15579	FA/175/2006	25/04/2017	KHIMJI PUNA BAMBHANIYA,JAYABEN KHIMJI BAMBHANIYA,NARESH KHIMJI BAMBHANIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAJAN K SORATHIYA [DELETED],MANSUKHLAL LALJI SORATHIYA,NEW INDIA ASSURANCE CO. LTD	,RULE SERVED,MR VASANTS SHAH
15580	FA/176/2006	26/07/2016	SHERBANU MAMADBHAI SUMRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SALEMOHMAD NOORMAHOMAD SANGHANI,NOORMAHOMAD HAJI HUSAIN SANGHANI,ROYAL SUNDARAM ALIANCE INSURANCE CO LTD,AYUB SALEMAMAD SUMRA	RULE SERVED,MR DAKSHESH MEHTA
15581	FA/177/2006	04/09/2014	KANJIBHAI TARSI KOLI,LAXMIBEN KANJIBHAI KOLI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANJI MADEVA SODHA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
15582	FA/179/2006	10/03/2016	INDRASINH GULABSINH JADEJA,	MR KIRTIDEV R DAVE	MAHESHCHANDRA GEDHALAL MARAJ,MOHANBHAI D THAKKAR C/O HARSIDDHI & CO.,UNITED INDAI INSURANCE CO. LTD,RAJENDRASINH JAGATSINH,NEW INDIA ASSURANCE CO. LTD	,RULE SERVED,RULE SERVED BY DS,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
15583	FA/180/2006	17/01/2011	PANJIBHAI BHIMJIBHAI DAMOR,	MR IM PANDYA	JOSNABEN PANJIBHAI DAMOR,	MR YH VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15584	FA/181/2006	26/07/2017	JASHVANTSINH ANOPSINH RATHOD,GANPATSINH ANOPSINH RATHOD,REVABEN ANOPSINH RATHOD	MR MEHUL S SHAH	PARESHBHAI SURESHCHANDRA SEVAK,TAIYAB ABDULMAJID DADI.,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR VC THOMAS
15585	FA/182/2006	03/04/2012	LAXMAN JUMABHAI HARIJAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GAFUR ABDULLA GHANMIYA BROS.,UNITED INDIA INSURANCE CO LTD	RULE SERVED
15586	FA/184/2006	23/11/2013	PRABHUDAS CHHITABHAI PATEL,	MR GC RAY	MALLAI SINDHU VAGHMARE,S.M.PARANJE,NATIONAL INSURANCE CO LTD.	RULE UNSERVED,MR MEHUL SHARAD SHAH
15587	FA/185/2006	30/03/2009	GUJARAT ALKALIES AND CHEMICALSLTD,	NANAVATI ASSOCIATES	SURYA PHARMACEUTICALS LTD,S B DISTRIBUTORS LTD FORMERLY KNOWN AS	NOTICE NOT RECD BACK,RULE SERVED BY DS,(MR AY KOGJE),MR PM LAKHANI,MRS R P LAKHANI
15588	FA/186/2006	31/07/2015	ANWARBHAI IBRAHIMBHAI MANSURI (DRIVER),YUNUSBHAI ALAMBHAI MANSURI (OWNER)	MR SUNIL K SHAH	BHALABHAI ATMARAM THAKOR,NEW INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),(MR PV NANAVATI),MR VIBHUTI NANAVATI
15589	FA/187/2006	20/04/2012	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	SHAMJIBHAI BACHUBHAI,JIVANBHAI SAVJIBHAI KOLI,GHANSHYAMSINH LALUBHA RANA,DARSHANSINH CHARANSINH DELETED AS PER COURT ORDER,TEJINDERKUMAR KHUSHVINDARJIT DELETED AS PER COURT ORDER,NEW INDIA ASSURANCE CO LTD. DELETED AS PER COURT ORDER	DELETED,RULE SERVED,MR MB RANA
15590	FA/189/2006	09/02/2012	UNITED INDIA INSURANCE CO. LTD,	MS AVANI S MEHTA	TAKHUBHA JILUBHA JADEJA,CHANDRABA TAKHUBHA JADEJA,RAJENDRASINH TAKHUBHA,SHAKTI VIJAYSINH BALVANTSINH CHAUHAN,NATIONAL INSURANCE CO. LTD,DIGUBHA TEMUBHA GOHIL	RULE SERVED,MR SUNIL B PARIKH,MR MEHUL S SHAH
15591	FA/193/2006	13/07/2017	ORIENTAL INSURANCE CO LTD.,	MR SHASHIKANT S GADE	SAKINABIBI,WD/O LATE RASUL USMAN SHEIKH"S WIDOW,SUGARABIBI,D/O LATE (MINOR) RASUL USMAN SHEIKH,SALIM RASUL SHEIKH,THRO'(MINOR)AKINABIBI,ZELEKHABIBI,D/O LATE (MINOR) RASULBHAI USMAN SHEIKH,FIROZ ABDUL SHEIKH, (MINOR) THRO'SAKINABIBI,PANCHMAHAL STONE MILLING INDUSTRIES	RULE SERVED
15592	FA/199/2006	27/09/2019	NEW INDIA ASSURANCE CO.LTD.,	MR PALAK H THAKKAR	GIRIRAJSINH UDAYSINH JADEJA DECED. THROUGH LEGAL HAIRS,GEETABA G. JADEJA,RAMCHANDRA P.,KOJARAM MULARAM SHARMA,ORIENTAL INSURANCE CO.LTD.,SUKHDEVSINH MOHANSINH ZALA,LILABA SUKHDEVSINH ZALA	DELETED,RULE SERVED,RULE UNSERVED,DECEASED LITIGANT,MS MEGHA JANI,MR Y J PATEL,MR ANAL S SHAH
15593	FA/200/2006	03/04/2012	NATIONAL INSURANCE COMPANY LTD,	MR MEHUL SHARAD SHAH	DEVABHAI NATHABHAI KOLI PATEL,LILABEN DEVABHAI KOLI PATEL,BHARATBHAI HARGOVINDBHAI SADHU(DRIVER OF RICKSHA GJ-1-XX-350,LAXMANBHAI BHAGWATDAS RAMANUJ	MR AM PAREKH,MR MM TIRMIZI
15594	FA/203/2006	29/07/2008	UNITED INDIA INSURANCE CO. LTD.,	MS MEGHA JANI	MANOJ ARJANBHAI BAGAD,KHIMAJIBHAI V CHAVADA,MANAGER	,MR ANSHIN H DESAI

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15595	FA/207/2006	17/01/2008	UNION OF INDIA,	MR JJ YAJNIK	BACHHIBEN BACHHUBHAI RATHOD,	RULE NOT RECD BACK,MR AD DESAI
15596	FA/210/2006	30/01/2020	DINESHBHAI MOHANBHAI PATEL,DEVENDRABHAI MOHANBHAI PATEL	NIKUNJ M VARSADA	KAMLESHBHAI PRATAPBHAI PAREKH,RAJENDRABHAI @ RAJESHBHAI MOHANBHAI PATEL,SUMITRABEN,WD/O DECD.D.K.PATEL,ASHISH DAHYABHAI PATEL,ARCHANABEN MAHENDRABHAI PATEL,PRAVINABEN SATISHKUMAR PATEL,RAJESHRIBEN DAHYABHAI PATEL,JAYSHRIBEN KAMLESHKUMAR PATEL,KASHIBEN WD/O AMBALAL PARSHOTTAM,BHIKHABHAI MAGANBHAI PATEL,RAMANBHAI PARSOTTAMBHAI PATEL,JAYANTIBHAI BAMANBHAI PATEL,NATVARBHAI BHAILALBHAI PATEL,HEIRS OF DECD.CHANDULAL BHAILALBHAI PATEL,DEVKIBEN WD/O CHANDULAL PATEL,KIRTIKABEN CHANDUBHAI PATEL,HITEHS CHANDUBHAI PATEL,SAROJBEN BHAILALBHAI PATEL,JYOTSNABEN BHAILALBHAI PATEL,BHATIBEN BHAILALBHAI PATEL,JETHABHAI BABARBHAI PATEL,TARABEN BABARBHAI PATEL,NIRUBEN AMBALAL PATEL,KALPANABEN AMBALAL PATEL,JASODABEN AMBALAL PATEL,RANJANBEN AMBALAL PATEL,KANUBHAI AMBALAL PATEL,LILABEN AMBALAL PATEL,DILIPBHAI RAMANBHAI PATEL,NAYNABEN RAMANBHAI PATEL,SUREKHABEN RAMANBHAI PATEL,BAKULABEN RAMANBHAI PATEL,RAJESHBHAI RAMANBHAI PATEL	,NOTICE SERVED,DELETED,DECEASED LITIGANT,MR MEHUL S SHAH,MR AB MUNSHI
15597	FA/214/2006	17/09/2014	UNITED INDIA INS. CO.LTD.,	MR VIBHUTI NANAVATI	MAGANBHAI KABABHAI RAJAPARA,KASHIBEN MAGANBHAI RAJAPARA,ASHOK MAGANBHAI RAJAPARA,RAJESH MAGANBHAI RAJAPARA,MAHESH MAGANBHAI RAJAPARA,BHAVNA ENGINEERING CO.	,RULE SERVED,(MR KISHOR M PAUL)
15598	FA/215/2006	17/09/2014	UNITED INDIA INS. CO LTD.,	MR VIBHUTI NANAVATI	MAHEBUBBHAI IBRAHIMBHAI SHEIKH,AMINABEN IBRAHIMBHAI SHEIKH,DADUBHAI IBRAHIMBHAI SHEIKH,IQBAL IBRAHIMBHAI SHEIKGH,SALIM IBRAHIMBHAI SHEIKH,GULSHANBEN IBRAHIMBHAI SHEIKH,BHAVNA ENGINEERING CO	,RULE SERVED,(MR KISHOR M PAUL)
15599	FA/216/2006	05/12/2017	NEW INDIA ASSURANCE CO.LTD.,	MR PALAK H THAKKAR	RAMESHBHAI SAMNAJI MARWADI,RANA NATWARLAL KANCHANLAL (DELETED),TRIBHOVANBHAI DHANJIBHAI PATEL [DELETED],ORIENTAL INSURANCE CO.,HARJIDARSINGH DILIPSINGH,GREEN CARRIERS & CONSTRUCTION DELHI PVT. LTD.	,DELETED,MR RM KHOLA,MR MITESH L RANGRAS,MR ARPIT A KAPADIA
15600	FA/217/2006	05/12/2017	NEW INDIA ASSURANCE CO.LTD.,	MR PALAK H THAKKAR	RAYJIBHAI KANTIBHAI CHAUHAN,RANANATWARLAL KANCHANLAL (DELETED),TRIBHOVANBHAI DHANJIBHAI PATEL [DELETED],ORIENTAL INSURANCE CO.,DRIVER OF TRUCK NO. DL-1-G-8711,GREEN CARRIERS & CONSTRUCTION (DELHI PVT. LTD.)	,DELETED,MR RM KHOLA,MR MITESH L RANGRAS,MR ARPIT A KAPADIA
15601	FA/218/2006	22/03/2016	THE ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HARESHBHAI TRIKAMLAL SHAH,MINOR SHALIN HARESHBHAI SHAH (THROUGH RESP. NO. 1),SULTANSHA BAKANISHA DIWAN,RAMESHBHAI GULABBHAI NAI	RULE NOT RECD BACK,MR. JAY M THAKKAR,MR. PR BRAHMBHATT
15602	FA/219/2006	03/07/2017	ARCHANA NARHARISHANKAR PATHAK,MIHIR NARHARISHANKAR PATHAK,NIGAM NARHARISHANKAR PATHAK,NILIMA NARHARIHSHAKAR PATHAK	MR KASHYAP R JOSHI	VALLABHBHAI CHHOTABHAI KOLI,UNITED INDIA INSURANCE COMPANY	SERVED BY PUBLICATION IN NEWS,MR GC MAZMUDAR,MR HG MAZMUDAR

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15603	FA/220/2006	22/03/2018	KHUMANSINH RATANSINH GOHIL,	MR KASHYAP R JOSHI	R P PANDIAN,ANNAMALIS BAZE TRANSPORT PVT LTD,UNITED INDIA INSURANCE CO. LTD,DIRECTOR GENERAL AND ISPECTOR GENERAL OF POLICE	DELETED,RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR
15604	FA/221/2006	03/07/2017	VISHNUBHAI MANILAL MODI,	MR SANDIP C SHAH	NAGENDRASINH MAHIPALSINH RAJPUT,ANITABEN MAHENDRAKUMAR KOTHARI,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,(MR MAULIK J SHELAT)
15605	FA/224/2006	15/03/2017	DEVI PRASAD VELJIBHAI THAKKAR,JAYABEN DEVI PRASAD THAKKAR,HINABEN CHITARANJAN THAKKAR,DHARTIBEN CHITARANJAN THAKKAR	MR SM SHUKLA	KASHAYAPA JAGDISHBHAI TRIVEDI,BHARTIBEN C THAKKAR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
15606	FA/225/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KISHANJI PARTHAJI VAGHARIA,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15607	FA/226/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KISHANJI PARTHAJI VAGHARIA,SAVLIBEN PARTHJI VAGHARIA,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15608	FA/227/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KISHANJI PARTHAJI VAGHARIA,SAVLIBEN PARTHJI VAGHARIA,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15609	FA/228/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KISHANJI PARTHAJI VAGHARIA,SAVLIBEN PARTHJI VAGHARIA,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15610	FA/229/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KISHANJI PARTHAJI VAGHARIA,SAVLIBEN PARTHJI VAGHARIA,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15611	FA/230/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	DALUJI LALUJIBHAI VAGHRI,BHANVARIBEN DALUJIBHAI VAGHARI,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15612	FA/231/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	DALUJI LALUJIBHAI VAGHRI,BHANVARIBEN DALUJIBHAI VAGHARI,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15613	FA/232/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	DALUJI LALUJIBHAI VAGHRI,BHANVARIBEN DALUJIBHAI VAGHARI,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15614	FA/233/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	DALUJI LALUJIBHAI VAGHRI,BHANVARIBEN DALUJIBHAI VAGHARI,DEVKUMAR RAMCHARAN NISHAD	,MR MTM HAKIM
15615	FA/234/2006	09/12/2013	GOKALBHAI BHAVANBHAI BHATTI,	MR PREMAL S RACHH	ORIENTAL INSURANCE CO. LTD,GAJENDRASINH DOLUBHA PARMAR,ORIENTAL INSURANCE CO. LTD,GAJENDRASINH DOLUBHA PARMAR,MANSUKH CHHAGANBHAI PATEL	RULE SERVED,MR KK NAIR
15616	FA/235/2006	12/11/2016	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DILIPBHAI NATVARLAL SHAH,JAYANTIBHAI HARIBHAI PATEL C/O BABUBHAI MADHABHAI PATEL,BABUBHAI MAHDABHAI PATEL	MR SUNIL K SHAH,MR SHIRISH R PATEL
15617	FA/237/2006	31/03/2016	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	SAVJIBHAI GOVINDBHAI KORIYA (DECD) THR'HEIRS & LR,MANJULABEN SAVJIBHAI KORIYA,HITESHBHAI SAVJIBHAI KORIYA,VIJAYBHAI SAVJIBHAI KORIYA,DILIPBHAI SAVJIBHAI KORIYA,SAKARBEN GOVINDBHAI,KARSHANBHAI HAMIRBHAI MULASIYA,MOHANBHAI MENSIBHAI DOLAPARA,GIRISHKUMAR ISHWARDAS TULSIYANI	,DELETED,MR MRUGEN K PUROHIT,MR HARSHADRAY A DAVE
15618	FA/238/2006	31/03/2016	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	RANUBHAI KESHUBHAI JADAJA (DECD) THR'HEIRS & LR,HARSHABA RANUBHAI JADEJA,MINOR HARVIJAYSINH RANUBHAI JADEJA,KARSHANBHAI HAMIRBHAI MULASIYA,MOHANBHAI MENSIBHAI DOLAPARA,GIRISHKUMAR ISHWARDAS TULSIYANI	,DELETED,MR MRUGEN K PUROHIT,MR HARSHADRAY A DAVE,MR HARDIK A DAVE
15619	FA/327/2006	08/09/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	NATUBHAI VITTHALBHAI KHATRI (DHOBI),	MR AV PRAJAPATI
15620	FA/328/2006	10/09/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	GANPATRAO ANANDRAO SINDE,	MR HEMANT S SHAH

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15621	FA/329/2006	26/12/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	SONA JAMES FERNANDIS,ABDULRASHIDKHAN ABDULRAJIJKHANPATHAN (DELETED),MUNICIPAL COMMISSIONER	DELETED,RULE SERVED,MR DHAVAL G NANAVATI,MR DV ACHARYA,MS. BHAVNA D ACHARYA
15622	FA/331/2006	09/06/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KASTURIBEN,WD/O CHANDUBHAI ATMARAM MARATHI (KULVADI),MINOR MUKESH CHANDUBHAI MARATHI (KULVADI),MINOR JYOTI CHANDUBHAI MARATHI(KULVADI),MINOR AAKASH CHANDUBHAI MARATHI (KULVADI),MINOR KIRAN CHANDUBHAI MARATHI(KULVADI)	RULE UNSERVED,MR AMIT C NANAVATI
15623	FA/332/2006	09/06/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	REKHABEN HARISHRAO TUMBE,NIRALI HARISHRAO TUMBE,DELETED,PARASHRAM BHAURAO SONS	,RULE NOT RECD BACK,MR RUTVIK N PATEL,MR HARIKRUSHNA B RAO
15624	FA/333/2006	12/09/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KANTILAL BADHAJI CHAUHAN,RAJUBHAI KANITLAL CHAUHAN,VISHALBHAI KANITLAL CHAUHAN,MAHAMD AKBAR FARIDMIYA SAIYAD	RULE SERVED,SERVED BY AFFIX. (R)
15625	FA/334/2006	24/02/2015	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SALEMAMAD ABDULREHMAN HINGORJA,KHATUBHAI SALEMAMAD HINGORJA,HIRALAL SHANKERJI RAJGOR,HIRALAL SHANKARLAL RAJGOR	RULE SERVED,MS NEHA C SHUKLA
15626	FA/343/2006	06/02/2012	BHIMJIBHAI RATNABHAI RAMANI,	MR BHARAT V SHAH	NAGJIBHAI RATNABHAI RAMANI,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MR KK NAIR
15627	FA/344/2006	25/01/2016	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	KOHIYABHAI KADVABHAI KHANT,NANIBEN W/O. KOHIYABHAI KADVABHAI KHANT,DEVUBHAI SOMABHAI MAKWANA,NARAYANBHAI M. BAROT	RULE SERVED,MR ASHISH M DAGLI,MS JAYSHREE T MODI
15628	FA/346/2006	16/09/2013	HANSABEN WD/O DECD HASMUKHLAL PURSHOTTAMDAS NAYAK,SAMIRBHAI HASMUKHBHAI NAYAK,MINOR TAMANNABEN HASMUKHLAL NAYAK THRO'APPLL. NO 1,DAHIBEN PURSHOTTAMDAS NAYAK	MR SANDIP C SHAH	VISHNUDAN AMBALAL GADHAVI,FAZAL MOHMED GULABANABI MEMON,ORIENTAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT),MR JIGAR G GADHAVI
15629	FA/347/2006	16/09/2013	SAVITRIBEN WD/O SURESHCHANDRA A NAYAK,MINOR AVINASHKUMAR S NAYAK THRO'APPLL. NO. 1,KAJALBEN SURESHCHANDRA NAYAK,MINOR SWATIBEN SURESHCHANDRA NAYAK THRO' APPLL. NO. 1,AMRUTLAL MOTIRAM NAYAK,ANANDIBEN AMRUTLAL NAYAK	MR SANDIP C SHAH	VISHUDAN AMBALAL GADHAVI,FAZAL MOHMED GULABANABI MEMON,ORIENTAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT),MR JIGAR G GADHAVI
15630	FA/348/2006	04/02/2019	PRAVINSINH B. ZALA,	MR Y J PATEL	SURESH PURSHOTTAMBHAI GOSWAMI (DRIVER),THE NEW INDIA ASSURANCE COMPANY LTD.,RAJESHBHAI RAGHAVAJIBHAI AYER,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
15631	FA/349/2006	18/03/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	RANIBEN MAVJIBHAI PARMAR,MAVJIBHAI LAGHARBHAI PARMAR,PRAVINSINH GAMBHIRSINH ZALA,PRAVINSINH GAMBHIRSINH ZALA	RULE SERVED,RULE UNSERVED,(MR BS BRAHMBHATT),(MR PARESH M DARJI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15632	FA/350/2006	29/07/2019	UNITED INDIA INS. CO. LTD BHAVNAGAR,	MR VIBHUTI NANAVATI	BHARVI @ BHARGAV DINKARRAY THAKKAR,BOBBY GOODS CARRIERS,MADHUKAR SHYAMRAO AMBARAO,WADHWAN NAGARPALIKA,NEW INDIA ASSURANCE CO. LTD	DELETED,RULE SERVED,MR MP PRAJAPATI,MR HEMANT S SHAH
15633	FA/351/2006	01/03/2016	DINESHBHAI DESABHAI CHAUHAN (DECD THRO LEGAL HEIRS),KESHABHAI RAVJIBHAI CHAUHAN,NANDUBEN KESHABHAI CHAUHAN	(MR SANDEEP N BHATT)	MAHEBOOBBHAI RAHEMNABHAI GHANCHI,AMITKUMAR YUSUFBHAI MAHETAR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS HINA DESAI
15634	FA/356/2006	04/03/2016	RANCHHODDAS RAVJI THAKKAR,KAMLABEN RANCHHODDAS THAKKAR	(MR SANDEEP N BHATT)	OSMAN DAUD KUMBHAR,SULEMAN MAMAD NUDE,THE ORIENTAL INSURANCE COMPANYLTD.	RULE SERVED,(MR MAULIK J SHELAT)
15635	FA/357/2006	23/04/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	BADIYABHAI GOKULBHAI TAVIAD,VASNABHAI BADIYABHAI TAVIAD,MANGIYABHAI BADIYABHAI TAVIAD,KASNABHAI BADIYABHAI TAVIAD,SAKURBHAI BADIYABHAI TAVAID (MINOR),PRATIVISINGH DISHABHAI BARIA,MUKESHBHAI K. KALRA	RULE SERVED,MR ARPIT A KAPADIA
15636	FA/358/2006	23/04/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	GULABEN D/O. JAVRABHAI PUNIYABHAI,PRATIVISINGH DISHABHAI BARIA,MUKESHBHAI K KALRA	RULE SERVED
15637	FA/359/2006	23/04/2012	ORIENTAL INSURANCE CO. LTD,	MS AVANI S MEHTA	MESABEN WD/O. BIJUBHAI KACHRABHAI MANDOD,PRATIVISINGH DISHABHAI BARIA,MUKESHBHAI K KALRA	RULE SERVED
15638	FA/360/2006	23/04/2012	ORIENTAL INSURANCE CO. LTD,	MS AVANI S MEHTA	SURTIBEN WD/O. DITIYABHAI VAGJIBHAI MAVI,PRATIVISINGH DISHABHAI BARIA,MUKESHBHAI K KALRA	RULE SERVED
15639	FA/363/2006	03/02/2014	UNITED INDIA INSRURANCE CO.LTD,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	LILABEN HARIDAS AGRAWAT,HARIDAS MAYARAM AGRAWAT,MANJUBEN RAMESHBHAI KUBAWAT,LALDAS HARIDAS AGRAWAT,DANABHAI KANABHAI AHIR,LAXMNABHAI VARJANGBHAI SOLANKI,ARJANBHAI RAMBHAI ODEDARA,NEW INDIA ASSURANCE CO. LTD,BHARTIBEN NAYANKUMAR SHAH,ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA,(MR MAULIK J SHELAT),MR. HEMAL SHAH
15640	FA/364/2006	23/04/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SUMITRABEN WD/O. ASHIWNKUMAR CHANDULAL PATEL,CHANDULAL JIVRAMBHAI PATEL,MANIBEN CHANDULAL PATEL,CHAMPUSINH VAJESHINH ZALA,AMBALAL DANABHAI PATEL	RULE SERVED,MR SK PATEL
15641	FA/365/2006	27/12/2016	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	SHANKUNTALABEN JAYANTKUMAR DESAI,ABIDKHAN AHMEDKHAN,MADHUSUDAN MANILAL PATEL	RULE SERVED,UNSERVED EXPIRED (R)
15642	FA/385/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	THAKOR JESANGJI FULAJI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
15643	FA/388/2006	19/09/2017	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL LALLUBHAI MAGANBHAI,PATEL PASHABHAI MAGANBHAI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)
15644	FA/389/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	CHAMAR KHANABHAI NATHABHAI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
15645	FA/390/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI RANCHHODBHAI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
15646	FA/391/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	THAKOR GABHAJI KANAJI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)

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15647	FA/392/2006	19/09/2017	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL MAVJIBHAI SAVJIBHAI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
15648	FA/393/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL SOMABHAI KALIDAS,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
15649	FA/394/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR CHHAGANBHAI DHANABHAI,KUMBHAR PRABHATBHAI DHANABHAI,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)
15650	FA/397/2006	01/02/2019	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	SARIFABEN ABDULBHAI MANSURI WD/O.ABDULBHAI GAFURBHAI,NILOPHAR ABDULBHAI MANSURI,IRFANBHAI ABDULBHAI MANSURI THR'SARIFABEN A.MANSURI,YUNUSBHAI VALIBHAI (VORA PATEL,YAKUBBHAI M.PATEL	RULE SERVED,NOTICE ISSUED BY PUBLICATION
15651	FA/398/2006	21/03/2016	GANDHI RAMANBHAI NAGJIBHAI (DIGASWALA) (NOW DECEASED),SUSHILABEN RAMANLAL DIGASWALA W/O RAMANLAL DIGASWALA,MITABEN RAMANLAL DIGASWALA D/O RAMANLAL DIGASWALA AND W/O KAMLESHKUMAR GHEEWALA,CHANDRESHBHAI RAMANLAL DIGASWALA,PRITIBEN RAMANLAL DIGASWALA WIFE OF ALKESHBHAI HALDARIA,AMISHBHAI RAMANLA DIGASWALA	,MR KASHYAP R JOSHI	MINESHKUMAR BABUBHAI PATEL,MAHESHKUMAR R. SHAH,THE NEW INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
15652	FA/399/2006	24/04/2017	MANUBHAI SURAMAJI PARGHI,	MR AMIT C NANAVATI	RUEDATKHAN JARADATKHAN PATHAN,BHAVARNATH JAGANNATH GOSWAMI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MS AMEE YAJNIK
15653	FA/400/2006	30/04/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	HARIBEN RAVJIBHAI PATEL,AZAZBHAI HASAMBHAI MAKRANI,CHANDULAL REVASHANKER BHATT	RULE SERVED,(MR HM PRACHCHHAK)
15654	FA/401/2006	30/04/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	DEVCHANDBHAI SAVJIBHAI PATEL,MANJULABEN DEVCHANDBHAI PATEL,AZAZBHAI HASAMBHAI MAKRANI,CHANDULAL REVASHANKER BHATT	RULE SERVED,(MR HM PRACHCHHAK)
15655	FA/404/2006	22/03/2016	SUMALIBEN WD/O SAKARABHAI AMLAIYAR,KALUBHAI BADIYABHAI AMALIYAR,RUPALIBEN W/O. KALUBHAI AMALIYAR	MR ARPIT A KAPADIA	ABDUL HAKIM ISMAIL HAYAT,UNITED INDIA INSURANCE CO.,YUNUS GULAM KADAR	RULE SERVED
15656	FA/406/2006	27/11/2015	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	SUBHADRABEN WD/O. PRATAPSINH PUNJAJI RAMAJI PARMAR,KINJALBEN D/O.PRATAPSINH RAMAJI PARMAR (MINOR),PUNJAJI RAMAJI PARMAR,DHULIBEN W/O. PUNJAJI RAMAJI PARMAR,DRIVER OF JEEP NO. GJV-5911 YUNISMIYA @ ENUSMIYA Y. PARMAR	RULE SERVED,MR PB GOSWAMI
15657	FA/407/2006	11/07/2017	M.KUPPUSWAMI,	MR HARSHADRAY A DAVE	KHANJANSING DARSHANSING,HARWANTSINGH DALJEETSINGH SHIKH,NEW INDIA INSURANCE CO.LTD.,S.VEERAPPAN,NATIONAL INSURANCE CO.	RULE UNSERVED,MR SUNIL B PARIKH,(MR MAHENDRA TRIVEDI),MR YOGI K GADHIA
15658	FA/408/2006	23/09/2014	CHAMAN HARJI RATHOD(DECD. THROLEGAL HERIS & REP.),HARJIBHAI PREMJIBHAI RATHOD,LAXMIBEN HARJIBHAI RATHOD,LAXMAN HARJIBHAI RATHOD,NARESH HARJIBHAI RATHOD	MR PREMAL S RACHH	NEW INDIA ASSURANCE CO. LTD,DIVYARAJSINH CHANDUBHA CHUDASAMA,PRADUMANSINH TEMUBHA CHUDASAMA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
15659	FA/410/2006	19/06/2017	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	DHIRUBHAIVALLABHBHAI PATEL (KHUNT),PRABHABEN DHIRUBHAI PATEL,SANJAY JASHUBHAI AMIN,JASHUBHAI G AMIN (DELETED)	DELETED,MS RV ACHARYA,MR JANAKRAY K RAVAL

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15660	FA/411/2006	18/09/2014	UNITED INDIA INSURANCE COMPANYLTD.,	MS AMEE YAJNIK	NAZIRHUSEIN NASRUDDIN,NADIRKHAN SIDDHIKHAN PATHAN DELETED AS PER COURT ORDER,MOHMMAD @ GAFURBHAI MEMAN C/O. NADIRKHAR SIDDHIKHAN	DELETED,RULE SERVED,MR.HIREN M MODI
15661	FA/412/2006	12/02/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR DAKSHESH MEHTA	WIDOW ASHIYANABANU (LRS OF DECD. MOHAMAD SOYEBAL ILIYAS MANKADA),MINOR SANNABANU DAUGHTER OF MOHAMAD SOYEBAL MANKADA,ASFAK ILIYAS MANKADA (LRS OF DECD. MOHAMAD SOYEBAL ILIYAS MANKADA),ILIYAS ABDULA MANKADA (LRS OF DECD. MOHAMAD SOYEBAL ILIYAS MANKADA),ZUBEDA SALIYAS ABDUL MANKADA (LRS OF DECD. MOHAMAD SOYEBAL ILIYAS MANKADA),ARIF ABDUL MAJID AMDANI (DELETED),NEW INDIA ASSURANCE COMPANY LIMITED,THIRU K.P.TAMILNATHAN	,DELETED,RULE SERVED,MR SHAKEEL A QURESHI,MR SHASHIKANT S GADE
15662	FA/413/2006	12/02/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR DAKSHESH MEHTA	AHEMDADHUSEN HUSENMIYA SAIYAD (DEC. THRO LEGAL HEIRS & REP0,KHATIJABIBI AHEMADHUSEN SAIYED,BIBALSA AHEMADHUSEN SAIYED,IQBAL AHEMADHUSEN SAIYED,AJIJMA AHEMADHUSEN SAIYED,MANNASAIDDIN AHEMADHUSEN SAIYED,SHERBANU AHEMADHUSEN SAIYED,SAHENAMUBANU AHEMADHUSEN SAIYED,FARUK AHMMADHUSEN SAIYED,SALIM AHEMADHUSEN SAIYED,SABERA AHEMADHUSEN SAIYED,ARIF ABDUL MAJID AMDANI [DELETED],NEW INDIA ASSURANCE CO. LTD,THIRU K P TAMILNATHAN,M SATYAMURTY	,DELETED,RULE NOT RECD BACK,RULE SERVED,MR SHASHIKANT S GADE
15663	FA/414/2006	12/02/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR DAKSHESH MEHTA	ARIF ABDULMAJID (DEC. THRO LEGAL HERIS & REP.),ABDUL MAJID AHMAD AMADANI,HANIFAEN ABDUL MAJID AMDANI,JEBUNNISA ARIF AMDANI,AKRAM ARIF AMDANI (MINOR),JEBUNNISA ARIF AMDANI,NEW INDIA ASSURANCE CO. LTD,THIRU K P TAMILNATHAN	,DELETED,RULE SERVED,MR SHASHIKANT S GADE
15664	FA/415/2006	12/02/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR DAKSHESH MEHTA	ISAMIL SIDIQ SUMRA(DECD. THRO LEGAL HEIRS & REP.),SIDIQ JIVA SUMRA,ROSHAN SIDIQ SUMRA,YASIN SIDIQ SUMRA,KULSUM SIDIQ SUMRA,RAZIA SIDIQ SUMRA,AISHA SIDIQ SUMRA,RASHIDA SIDIQ SUMRA,ARIF ABDUL MAJID AMDANI [DELETED],NEW INDIA ASSURANCE CO. LTD,THIRU K P TAMILNATHAN,M. SATYAMURTY	,DELETED,RULE NOT RECD BACK,RULE SERVED,MR SHASHIKANT S GADE
15665	FA/416/2006	11/09/2014	UNITED INDIA INSURANCE COMPANYLIMITED, GANDHIDHAM.,	MR VIBHUTI NANAVATI	DEVRAJ NARAN MARAND,ARJANBHAI KANABHAI KHATARIYA (DRIVER OF CAR NO GJ-12-B-9689,DHANJI NARAN SORATHIA (OWNER OF CAR NO. GJ-12-B-9689)	RULE SERVED,MR MEHUL S SHAH
15666	FA/417/2006	12/01/2015	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PRAFULCHANDRA DHARSHIBHAI PARMAR F/O LATE MANISHBHAI,JYOSTNABEN PRAFULCHANDRA PARMAR M/O LATE MANISHBHAI,HITEN PRAFULCHANDRA PARMAR B/O LATE MANISHBHAI,KISHORBHAI SHIVJI HIRANI	RULE SERVED,MR MEHUL S SHAH
15667	FA/418/2006	12/01/2015	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	TULSIDAS ODHAVJI BUDDHBHATI,KISHOR SHIVJI HIRANI	MR MEHUL S SHAH
15668	FA/419/2006	07/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHI TIDA ALIAS SAMA,	RULE UNSERVED
15669	FA/420/2006	07/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJIBHAI HANSRAJBHAI,	RULE SERVED
15670	FA/421/2006	11/12/2013	PRAMODBHAI AMBALAL DANI,	MR SANDIP C SHAH	GANESHJI LAKHAJI,ANUJ POLY TECH PVT LTD,ORIENTAL INSURANCE CO LTD	RULE SERVED,SERVED BY RPAD (R),RULE UNSERVED,MR RITURAJ M MEENA

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15671	FA/422/2006	01/12/2017	NATIONAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	KIRANBHAI PUNJABHAI SHAH,KALABEN KIRANBHAI SHAH,DINESHBHAI P. PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR HARDIK C RAWAL,MR SS SAIYED
15672	FA/423/2006	27/03/2018	BUDHIBEN WD/O NAVALBHAI RANGUBHAI,RAJUBHAI NAVALBHAI (MINOR),SOMIBEN NAVALBHAI (MINOR),SUKKARBHAI NAVALBHAI (MINOR)	MR RR MARSHALL	MANUBHAI RAJUBHAI KUKNA,MADHUBHAI JAISINHBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	,RULE SERVED,MR R G DWIVEDI
15673	FA/424/2006	17/09/2014	UNITED INDIA INSURANCE COMPANYLIMITED, RAJKOT.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALJIBHAI MOHANBHAI SAVALIYA (DECD) THR'HEIRS,JAYABEN VALJIBHAI SAVALIYA,NANDISHBHAI VALJIBHAI SAVALIYA (THROUGH RESP. NO. 1),DHAVALBHAI VALJIBHAI SAVALIYA (THROUGH RESP. NO. 1),MOHANBHAI JADAVBHAI SAVALIYA,NATHIBEN MOHANBHAI SAVALIYA,ABDULKYUM ALIYAR,HINDUSTAN TRADING CORPORATION	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MR MRUGEN K PUROHIT
15674	FA/428/2006	24/01/2014	GENERAL MANAGER,	MR RR MARSHALL	MAFABHAI GANDABHAI VANAND,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15675	FA/429/2006	24/01/2014	GENERAL MANAGER,	MR RR MARSHALL	MANIBHAI BHAIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR NITIN M AMIN
15676	FA/440/2006	23/01/2014	GENERAL MANAGER,	MR RR MARSHALL	DIVANJI AKUJI ADAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15677	FA/441/2006	23/01/2014	GENERAL MANAGER,	MR RR MARSHALL	MAFABHAI BECHARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15678	FA/442/2006	23/01/2014	GENERAL MANAGER,	MR RR MARSHALL	ZALA GOVUBHAI AGARSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15679	FA/445/2006	05/01/2015	UNITED INDIA INSURANCE CO LTD,	MR BC DAVE	VIMAL KESHAVLAL (DECD. THRO LEGAL HEIRS & REP.),CHARMIBEN VIMALBAI SAVLA,ANKIT VIMALBAHI SAVLA,KASTURBEN KESHAVLAL SAVLA,CHANDULAL LAKHMAN,MAMAD JUMA SODHA	RULE SERVED,MS SEJAL K MANDAVIA
15680	FA/446/2006	16/05/2008	BHARATSINH P CHUDASAMA,DAVYABALA MANGALDAS PATEL,ARUNABEN DILIPKUMAR DESAI,PRAVINCHANDRA J BAROT,ABDUL N VORA C/O CHIEF ENGINEER	MR CB DASTOOR	STATE OF GUJARAT,GUJARAT WATER SUPPLY AND SEWAGE BOARD,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
15681	FA/448/2006	12/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR GOVIND REVA,VANKAR HIRA REVA,VANKAR MULA REVA,VANKAR BHIKHA REVA	RULE SERVED
15682	FA/451/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THA. NATHAJI SHIVAJI,THA. BALAJI KODARJI	UNSERVED EXPIRED (R)
15683	FA/454/2006	12/12/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANKAR DULABHAI AMBABHAI,VANKAR DHARMABHAI AMBABHAI,VANKAR MANABHAI AMBABHAI,VANKAR MACHIBEN AMBABHAI	RULE SERVED,UNSERVED EXPIRED (R)
15684	FA/456/2006	19/09/2013	NAYANABEN WD/O DIPAKKUMAR S PATEL,HIRAL DIPAKKUMAR PATEL(MINOR),TINO DIPAKKUMAR PATEL (MINOR),SHANKERLAL PATEL DECD THROUGH HEIRS,GAUTAMKUMAR S PATEL,SATISHKUMAR S PATEL,MANGUBEN SHANKERLAL PATEL	MR SANDIP C SHAH	RAMSINGH C CHAUHAN,PAVANKUMAR PRAKASHCHANDRA JAIN,NATIONALINSURANCE CO LTD	DELETED,MR JV JAPEE,MR DAKSHESH MEHTA
15685	FA/457/2006	07/05/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SUNIL B PARIKH	RATHOD RANGITSINH BALUBHA,DRIVER OF POLICE VAN NO.GJV-5598-BHUPATSINH KHEGARSINH,OWNER OF POLCIE VAN GJV-5598	RULE SERVED,MR MEHUL SHARAD SHAH
15686	FA/462/2006	25/04/2012	NITINBHAI NATWERLAL SHAH,	MR SANDIP C SHAH	RASHMIN RATILAL DAVE,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS HINA DESAI

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15687	FA/463/2006	21/01/2014	GENERAL MANAGER,	MR RR MARSHALL	CHAUHAN DIPUJI FULAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15688	FA/464/2006	13/02/2012	UNITED INDIA INSURANCE CO LTD.GODHRA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ASHARAFBHAI BASHIRBHAI KALU,SAMINABANU ASHRAFBHAI KALU,ISHWARBHAI AMBABHAI PARMAR,TAHERA YUSUF BHOCHU	RULE NOT RECD BACK,MR MA KHARADI
15689	FA/465/2006	21/01/2014	GENERAL MANAGER,	MR RR MARSHALL	ZALA SHIVSINH SURSINH,SPECIAL LAND ACQUISITION OFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15690	FA/466/2006	21/01/2014	GENERAL MANAGER,	MR RR MARSHALL	THAKOR VAJIRJI MADHUJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15691	FA/467/2006	21/01/2014	GENERAL MANAGER,	MR RR MARSHALL	THAKOR DARIYABEN MANAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15692	FA/468/2006	21/01/2014	GENERAL MANAGER,	MR RR MARSHALL	THAKOR CHHANAJI NATHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15693	FA/469/2006	21/01/2014	GENERAL MANAGER,	MR RR MARSHALL	THAKOR HUSAJI NATHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15694	FA/470/2006	03/08/2017	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	JAGDISHBHAI MAVUBHAI (DECD. THRO LEGAL HEIRS & REP.),TAKHATBEN DEVUBHAI,IDRISHBHAI MOHAMADBHAI,RAMESHBHAI GOTABHAI PARMAR DELETED AS PER COURT ORDER	DELETED,RULE SERVED,MR NIRAV C THAKKAR
15695	FA/471/2006	03/05/2016	RAJASTHAN STATE ROAD TRANSPORT CORPROATION,	(MR PARESH M DARJI)	GUAJRAT STATE ROAD TRNASPORT CORPROATION,DRIVER	,MRS VASAVDATTA BHATT
15696	FA/472/2006	03/04/2012	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	JIVABHAI LAVABHAI SOJITRA(DECDTHRO LEGAL HEIRS),KUVARBEN JIVABHAI SOJITRA,SUKHABHAI JIVBHAI SOJITRA,SURESHBHAI JIVABHAI SOJITRA,RAFIKBHAI RAHEMANBHAI AGRAVAN (GANCHI)	,MR ASHISH M DAGLI
15697	FA/474/2006	03/04/2008	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	JAYANTILAL MAVJI THAKOR,AARBI LALMAHALAD MANIYAR	RULE SERVED
15698	FA/476/2006	09/05/2008	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	SHANTABEN TAKUBHA JADEJA DELETED,MAHIPATSINH TAKUBHA JADEJA AS LEGAL HEIR OF OPPONENT NO 1,DAHYA LAKHA RABARI	DELETED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
15699	FA/478/2006	21/08/2013	BABUBHAI AMRISHBHAI PATEL,	MR HRIDAY BUCH	LABHUBEN RAGHAVJIBHAI PATEL,	NOTICE SERVED,SHRIKAR H BHATT
15700	FA/479/2006	25/08/2014	VALJIBHAI GOVINDBHAI SONDARVA,	MR AMAR D MITHANI	HASAMBHAI UMARBHAI LAKHA GAMETI,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
15701	FA/480/2006	03/04/2012	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	MANSINH @ MANOJ JIVABHAI GOHIL,HASMUKHBHAI CHHGANJI GOL,BHARATBHAI SHANABHAI SOLANKI	DELETED,RULE SERVED
15702	FA/482/2006	03/05/2019	DEVENDRASINH KESHARISINH JADEJA,	SANJAY R PATEL	AMBALAL BHERABHAI SARANIYA,RAMABHAI MOHANDAS PATEL(DECD. THRO LEGAL HEIRS & REP.),JIVIBEN WD/O RAMABHAI M PATEL,BHARATBHAI RAMABHAI PATEL,UNITED INDIA INSURANCE CO LTD.,NAGJIBHAI SUKHABHAI,NATIONAL INSURANCE CO LTD.	,RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
15703	FA/484/2006	10/11/2014	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	BHAVNABEN SURENDRAKUMAR SHUKLA,KHYATI SURENDRAKUMAR (MINOR) SHUKLA,TEJAS SURENDRAKUMAR (MINOR) SHUKLA,RATANSINH HIRABHAI VANZARA,PIYUSHKUMAR MANMOHANDAS SHAH	RULE SERVED,MR NIRAV C THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15704	FA/485/2006	09/06/2016	SAVJIBHAI PREMJIBHAI PATEL,	(MR PARESH M DARJI)	LABHUBHAI ARJANBHAI RAJPUT,KHURSHID AHMED BADHIR AHMED SHAIKH(DELETED),UNITED INDIA INSURANCE CO. LTD,RAMESHKUMAR BADRIDAS SADHU	,RULE SERVED,(MR MAULIK J SHELAT)
15705	FA/488/2006	15/03/2017	BALUBEN PANCHABHAI BHARWAD,VALLUBHAI PANCHABHAI BHARWAD	MR MTM HAKIM	MOHMEDBHAI AMBUBHAI MUSANI,VINODBHAI ISHWARBHAI MEHTA,NEW INDIA ASSURANCE CO LTD.,VALJIBHAI DHARMSHIBHAI PANCHALA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH
15706	FA/489/2006	13/06/2015	GUJARAT STATE ROAD TRANSPORT COROPORATION,	MR HEMANT S SHAH	TARABEN MAHIPATLAL BAROT,VYAS BHAGWANPRASAD NARANLAL,GIRISHKUMAR RAMANLAL JAYSWAL,ORIENTAL FIRE & GENERAL INSURANCE COMPANY	RULE SERVED,RULE UNSERVED,MR JM BAROT,MS SHILPA R SHAH,MR RITURAJ M MEENA
15707	FA/490/2006	23/09/2014	SARLABEN DALPATBHAI KOTHARI,DALPATBHAI RAMJIBHAI KOTHARI	MR AMIT N PATEL	RAJESHWARI VIRGIRI GOSWAMI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI
15708	FA/491/2006	26/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,LAKHUBHAI DEVAYATBHAI KATHI DARBAR	MRS VASAVDATTA BHATT	IBRAHIM MAMADBHAI BALOCH,BAI AISHUBEN IBRAHIMBHAI BALOCH,SHANTIGAR RAMGAR GOSWAMI,AHIR MASARIBHAI KANABHAI BANI,NATIONAL INSURANCE CO.LTD.,	RULE SERVED,MR SUNIL B PARIKH,MR LR PATHAN,MRS NISHA M PARIKH
15709	FA/498/2006	31/08/2009	ASHOKBHAI KALUBHAI KANZARIA,	MR DIPEN K DAVE,MR LAXMANSINH M ZALA	RAJUBHAI MANGABHAI DHUNDHALIYA,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR DAKSHESH MEHTA
15710	FA/499/2006	03/07/2015	MALTIBEN W/O KIKUBHAI PURSHOTTAMDAS,KIKUBHAI PURSHOTTAMDAS	MR CJ VIN	SHLIGRAM NARAYAN BAWA,HIRALAL JIVANLAL PROJAPATI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
15711	FA/500/2006	10/07/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,PRAVINBHAI GOVINDBHAI DRIVER OF S.T.BUS NO. GQE-9589	MRS VASAVDATTA BHATT	GHULIBEN RAMESHBHAI VASAVA WIFE OF DECEASED RAMESHBHAI,GITABEN RAMESHBHAI VASAVA DAUGHTER OF DECEASED,BABUBHAI MORARBHAI VASAVA FATHER OF DECEASED,SAVITABEN BABUBHAI VASAVA MOTHER OF DECEASED,KANUBHAI BABUBHAI VASAVA BROTHER OF DECEASED,KAILASHBEN BABUBHAI VASAVA SISTER OF DECEASED,SUMITRABEN BABUBHAI VASAVA SISTER OF DECEASED	MR MTM HAKIM
15712	FA/503/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	NAYANKUMAR KANUBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15713	FA/504/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	AMBALAL KHUSHALBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15714	FA/510/2006	06/12/2014	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PINAKINBHAI CHHOTABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15715	FA/517/2006	24/11/2015	BAROT MANJULABEN GOVINDBHAI,	MR PRAKASH K JANI	ADMINISTRATOR SHRI,UNITED INDIA FIRE AND GENERAL INSURANCE CO.,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MS HINA DESAI,MR GC MAZMUDAR,MR HG MAZMUDAR
15716	FA/518/2006	02/12/2010	NARENDRA CHAKUBHAI VEKARIA,	MR GAURANG H BHATT	AJAYKUMAR VALJIBHAI SATODIA,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR DAKSHESH MEHTA

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15717	FA/519/2006	13/06/2015	GSRTC,	MS ROOPAL R PATEL,MR ASHISH H SHAH	KANUBHAI NATHABHAI PATEL,KESHAJI BADARJI MAKWANA (DRIVER)	RULE NOT RECD BACK,RULE UNSERVED
15718	FA/520/2006	03/04/2012	NATHALAL RAYMALBHAI,	MR MC BHATT	MAFAJI RAMAJI,PUNMAJI DHERMJI,THE ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MR SHALIN N MEHTA
15719	FA/522/2006	08/08/2017	RONAK ICE COLD STORAGE,	MR ASHISH M DAGLI	ASHIF MUZAFFAR SHEIKH,	MR SHAKEEL A QURESHI
15720	FA/534/2006	06/02/2012	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHAMAD YASIN ABDULGAFAR(MINOR@ YASIN GAFAR,ABDULGAFARBHAI ABADULKARIMBHAIDINGI	(MR SANDEEP N BHATT)
15721	FA/536/2006	23/02/2012	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	HIRABHAI DHULABHAI VANKAR,SARDARSINH SOMUBHAI BARIA	RULE SERVED,MR UM SHASTRI,MR JAYRAJ CHAUHAN
15722	FA/538/2006	06/06/2016	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	KHALIBEN KALUBHAI BARIA MOTHER OF DECD.,SHRI RATILAL KALUBHAI BARIA SON OF DECD.,SMT. SANTOKBEN KALUBHAI BARIA DAUGHTER OF DECD.,MAHMAD ABDULGANI VORA (DRIVER),MAHMAD ABDUL SATAR (OWNER)	NOTICE UNSERVED,REFUSED SERVED (N)(10),MR MM TIRMIZI
15723	FA/540/2006	11/07/2016	MINOR MUNNIBEN @ SANGITABEN MANUBHAI TABIYAD THRO' GUARDIA,	MR MA KHARADI	JESHINGBHAI NARAYANBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
15724	FA/541/2006	16/02/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	KASHMIRABEN BHARATBHAI,POONAMBEN BHARATBHAI (THROUGH RESP. NO. 1),JALPABEN BHARATBHAI (THROUGH RESP. NO. 1),KRUNAL BHARATBHAI (THROUGH RESP. NO. 1),RAJENDRABHAI CHAMANLAL SONI	,RULE SERVED,MS AMRITA AJMERA
15725	FA/542/2006	10/09/2013	NEW INDIA ASSURANCE CO LTD.,	MR SUNIL B PARIKH	VINODRAY BHULABHAI PRAJAPATI,MANSUKHBHAI GOVINDBHAI PATEL	RULE SERVED,RULE UNSERVED
15726	FA/543/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL VIHABHAI ISHWARDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
15727	FA/544/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL BAJIBHAI JOITARAM(DECD) THR'HEIRS,PATEL HIRABEN BAPUDAS,PATEL SAVITABEN BAPUDAS,PATEL AMRUTBHAI BAPUDAS,PATEL MANGUBEN BAPUDAS,PATEL BAPUBHAI BAPUDAS,PATEL GOMATIBEN BAPUDAS,PATEL SHARDABEN BAPUDAS,PATEL BHAGVATIBEN BAPUDAS,PATEL VISHNUBHAI BAPUDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
15728	FA/545/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL BAJIBHAI JOITARAM(DECD) THR'HEIRS,PATEL HIRABEN BAPUDAS,PATEL SAVITABEN BAPUDAS,PATEL AMRUTBHAI BAPUDAS,PATEL MANGUBEN BAPUDAS,PATEL BAPUBHAI BAPUDAS,PATEL SHARDABEN BAPUDAS,PATEL BHAGVATIBEN BAPUDAS,PATEL VISHNUBHAI BAPUDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
15729	FA/546/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	RAJAPATI SHIVABHAI GANESHBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
15730	FA/547/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMABHAI GOPALDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
15731	FA/548/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL SHANTABEN ISHWARDAS THROUGH POA RAMANBHAI AMBALAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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15732	FA/549/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL RANCHHODBHAI KANJIDAS,PATEL AMRUTBHAI KANJIDAS,PATEL MANUBHAI KANJIDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15733	FA/550/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL MUKESHBHAI PRAHLADBHAI THR'HEIR,PATEL PRAHLADBHAI BECHARBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15734	FA/551/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL RANCHHODBHAI NARANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15735	FA/552/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL ATMARAM HARGOVANBHAI(DECD)THR'HEIRS,PATEL SURESHBHAI ATMARAM,PATEL KAILASHBEN ATMARAM,PATEL PREMILABEN ATMARAM,PATEL DINESHBHAI ATMARAM,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15736	FA/553/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL KESHAVLAL VITHTHALDAS (DECD) THR'HEIRS,SHANTABEN W/O. KESHAVLAL,BHAGVATIBEN KESHAVLAL,BHARATBHAI KESHAVLAL,BADRIBEN KESHAVLAL,RAMILABEN KESHAVLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15737	FA/554/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL KESHAVLAL BALCHANDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15738	FA/555/2006	08/08/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL REVABHAI CHATURBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
15739	FA/558/2006	21/01/2014	THE GENERAL MANAGER,	MS KJ BRAHMBHATT	CHAUDHARI SENDHABHAI BHAGVANBHAI(DEC.THRO.THE LRS,CHAUDHARY IJUBEN SENDHABHAI WD/O CHAUDHARY SENDHABHAI,CHAUDHARY NANJIBHAI SENDHABHAIS/O CHAUDHARY SENDHABHAI,CHAUDHARY VISHNUBHAI SENDHABHAS/O CHAUDHARY SENDHABHAI,THE SPL. LAND ACQ.	,RULE SERVED,MR MD VAKIL
15740	FA/559/2006	03/07/2015	MOTILAL PIRAJ HARIJAN,	MR MTM HAKIM	KASHMIRSING GURUDATTSING JAMADAR,KASHMIRSING F. SARDAR,UNITED INDIA INS. CO.LTD.	DELETED,RULE UNSERVED,(MR MAULIK J SHELAT)
15741	FA/561/2006	08/06/2017	ANAND KUMARI,WD/O.PRATAPSINH SHAMBHUBHAI CHAVDA,TRIBUVANSINH PRATAPSINH SHAMBUBHAI CHAVDA,PRITIBALABEN PRATAPSINH SHAMBUBHAI CHAVDA	MR PR NANAVATI	GUAJRAT STATE ROAD TRANSPORT CORPROATION,JOGASINGH NARHABSINGH SHIKH,AYISHA BEGAM W/O.ALAMKHAN JALALKHAN KAKHRE,NEW INDIA ASSURANCE CO. LTD.	UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR,MRS FALGUNI D PATEL
15742	FA/564/2006	14/02/2019	ORIENTAL INSURANCE CO.LTD. THR' ITS ATHORIZE SIGNATORY,	(MR MAULIK J SHELAT)	A.M. CHAUHAN,BALUBHAI NARSINHBHAI SOLANKI,KESHAVBHAI RANABHAI ODEDARA	NOTICE SERVED,RULE SERVED
15743	FA/565/2006	20/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	REHANABIBI KARIMBHAI PATHAN,MINOR ASHIANABIBI KARIMBHAI THRO'REHANABIBI,MINOR PARVEZ KARIM PATHAN THRO'REHANABIBI,MINOR TEJANABANU KAARIBHAI PATHAN,THRO'REHANABIBI,ABBASKHAN SIDARKHAN PATHAN,BISMILLAHBIBI ABBASKHAN PATHAN	RULE SERVED
15744	FA/566/2006	09/09/2014	GAJRJSINH BACHUBHA JADEJA,	MR CHETAN K PANDYA	GAMBHIRSINH MOGHAJI BARAD,DILIP KANTILAL SHAH,UNITED INDIA INSURANCE CO. LIMITED,GAGANBHAI BACHUBHAI VADODARIYA,UNITED INDIA INSURANCE CO. LTD	DELETED,RULE SERVED,MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR

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15745	FA/567/2006	12/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,DRIVER KOF THE S.T.BUS NO.GJ-1-Z-269	MRS VASAVDATTA BHATT	KODARSINH DHULSINH SOLANKI,KOKILABEN W/O KODARSINH DHULSINH SOLANKI	MR AMIT C NANAVATI
15746	FA/575/2006	24/04/2019	KASAMBHAI UMARBHAI SIPAIR,	MR SS TRIVEDI,MR HITESH S PADHYA	BACHUBHAI KALUBHAI SHEIKH,NATIONAL INSURANCE CO LTD	MR SUNIL B PARIKH,MR MAHENDRA U VORA,MR.A J.OZA
15747	FA/576/2006	21/03/2016	SHRUTIBEN SAMIRBHAI SHAH,	MR JIGAR P RAVAL	SUDEEP PRODUCTS,NEW INDIA ASSURNACE CO. LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
15748	FA/577/2006	24/02/2010	UNITED INDIA INSURANCE CO. LTDRAJKOT,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR HARSHAD K PATEL	SOMABHAI DEVABHAI MAKWANA,SHARDULBHAI SHIVABHAI (DRIVER OF CHHAGDA GJ-13-T-7268)	RULE SERVED
15749	FA/578/2006	24/02/2010	UNITED INDIA INSURANCE CO. LTDRAJKOT,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALABHAI DEVABHAI MAKWANA,SHARDULBHAI SHIVABHAI (DRIVER OF CHHAGDA GJ-13-T-7268)	RULE SERVED,MR HARSHAD K PATEL
15750	FA/581/2006	19/04/2012	PIYUSH SAMPATRAO JAGTAP,	MS MEGHA JANI	MANIBHAI MOTIRAM JOSHI,NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED,MR MTM HAKIM,MS LILU K BHAYA
15751	FA/582/2006	27/11/2015	GHANSHYAMBHAI HARIPRASAD TRIVEDI,	MR BHARAT JANI	VIRENDRABHAI HARIBHAI PATEL,MAHESHBHAI R PATEL,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MS SONAL D VYAS
15752	FA/584/2006	10/08/2016	DHIRAJLAL DEVSHIBHAI KHATRA,	MR BHAVESH D HAJARE	PATEL BABUBHAI CHHAGANBHAI,NEW INDIA ASSURANCE CO.LTD .,SANJAYKUMAR CHUNILAL PATEL,DHIRUBHAI L NARODIA,UNITED INDIA INSURANCE CO.LTD.,RAMESHBHAI BHIKHABHAI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PALAK H THAKKAR
15753	FA/592/2006	06/02/2012	NEW INDIA ASSURANCE CO LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AMRUTLAL DAMARLAL THAKKAR (FATHER OF DECD.),CHANDRIKABEN AMRUTLAL THAKKAR (MOTHER OF DECD.),SHANKARMANGALAM KANCHUKUNJA NEELKANTHAN	RULE NOT RECD BACK
15754	FA/593/2006	05/04/2019	UNITED INDIA INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	HIRIBEN WD/O. LAKHABHAI SURSINGBHAI PATEL,MOHANBHAI LAKHABHAI PATEL,NAVALSINGH LAKHABHAI PATEL,GITABEN LAKHABHAI PATEL,PANKAJKUMAR HONSAJI MARVADI,BHAVNABEN BALKRISHNA TRIVEDI	MR MEHUL S SHAH,(MR SURESHM SHAH),MS AMRITA AJMERA
15755	FA/594/2006	26/04/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUKESH KANTILAL JOSHI,DILIP HARJI KHETANI	UNSERVED EXPIRED (R),MR MEHUL S SHAH, (MR SURESHM SHAH)
15756	FA/596/2006	23/01/2020	KANTILAL SHAKERLAL RATHOD,SHARDABEN KANTILAL RATHOD,SOBHANABEN GUNVANTBHAI RATHOD,ZEEL GUNVANBHAI RATHOD,ABHISHEK GUNVANTBHAI RATHOD	MR SANDIP C SHAH	GIRISH TRAVELS AND COURIERS LTD.,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED
15757	FA/598/2006	26/04/2017	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	BABULAL MAVJI POKAR,KASTURBEN BABULAL POKAR,DHANJI NARAN AYAR (DRIVER),HARILAL LAXMAN PATEL	RULE SERVED
15758	FA/607/2006	31/07/2015	AJAYGIRI BABUGIRI GOUSWAMY,	MR PREMAL S RACHH	DINESHBHAI B KHANDVA,NEW INDIA INSURANCE CO. LTD	DS AFF.NOT FILED (R),MR VASANTS SHAH

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15759	FA/608/2006	01/08/2011	KODINAR TAL. FRUIT & VEGETABLEPRODUCERS CO.OP SOC. LTD.,	MR PJ KANABAR	GENERAL MANAGER,CHAMUNDA TRADING CO. PROP. BHARATBHAI H. DODIA,PRATAPBHAI RAMBHAI PARMAR,BHAVESHBHAI BHAGWANBHAI WAGHELA	NOTICE SERVED,NOTICE SERVED BY DS,MR PS CHAMPANERI,MR TUSHAR MEHTA
15760	FA/609/2006	30/07/2015	GUJARAT WATER SUPPLY AND SEWERAGAE BOARD,	MR RC JANI	GEETA CONSTRUCTION COMPANY,	RULE SERVED,MR KG SUKHWANI
15761	FA/610/2006	25/03/2019	ORIETNAL INSURANCE CO LTD,	MS KARUNA V RAHEVAR	POPATBHAI THOBHANBHAI,UJIBEN POPATBHAI,SHANTUBEN GHUDABHAI,PRATAP GHUDABHAI,HANSABEN GHUDABHAI,VIKRAM GHUDABHAI,AMRATBEN DAHYABHAI,VINUBHAI MAVJIBHAI PATEL	RULE SERVED,MR DIPEN K DAVE
15762	FA/611/2006	30/07/2015	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR RC JANI	GEETA CONSTRUCTION COMPANY,	RULE SERVED,MR KG SUKHWANI
15763	FA/612/2006	17/03/2017	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	RAJIBEN MANGABHAI MEWADA (HEIROF DECD. JILABHAI MANGABHAI),MANGABHAI RANABHAI MEWADA (HEIR OF JILABHAI M. MEWADA),VIJAY M. MEWADA (HEIR OF DECD. JILABHAI MANGABHAI)MINOR,BADHU MANGABHAI (HEIR OF DECD. JILABHAI MANGABHAI)MINOR,KALU MANGABHAI MEWADA (DRIVER OF RICKSHAW-GJ-14-T-2150),POPATBHAI C. JAPADA (OWNER)	RULE SERVED,MR TUSHAR L SHETH
15764	FA/613/2006	30/11/2017	ORIENTAL INSURANCE CO LTD.,	MR KK NAIR	LALIBEN GOVINDBHAI NAIKA,BHARATBHAI RAMANBHAI NAIKA,REETABEN RAMANBHAI NAIKA,KAUSHIKBHAI RAMANBHAI NAIKA,HITESHBHAI RAMANBHAI NAIKA,KESHAVAN PETRIK PAUL [DELETED]	DELETED,MR AMIT N PATEL
15765	FA/614/2006	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PINAKIN CHHOTABHAI PATEL,EXECUTIVE ENGINEER	DELETED,RULE SERVED
15766	FA/615/2006	22/01/2014	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL RAMABHAI AMATHABHAI THRO'HIS ADMINISTRATOR	GOVERNMENT PLEADER,RULE NOT RECD BACK
15767	FA/616/2006	22/01/2014	PROJECT MANAGER,OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	SPECIAL LAND AQUASITION OFFICER,PATEL RAMABHAI AMATHABHAI THRO'HIS ADMINISTRATOR	,GOVERNMENT PLEADER
15768	FA/617/2006	09/11/2016	THE ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	VARJUBEN CHANDURAM SUTHAR,MINOR BHUMIBEN CHANDURAM SUTHAR (THROUGH RESP. NO. 1),MINOR GOGALBEN CHANDURAM SUTHAR (THROUGH RESP. NO. 1),MINOR JAMNABEN CHANDURAM SUTHAR (THROUGH RESP. NO. 1),SUKHARAM SHIRNATHRAM SUTHAR,FULIBEN SUKHARAM SUTHAR,FOYURAM ISHARAM SUTHAR DRIVER OF GJ-6-EE-8282,HIMMATSING PRATAPSING RAJPUT OWNER OF GJ-6-EE-8282	SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR MTM HAKIM
15769	FA/618/2006	01/05/2014	NEW INDIA ASSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	GAMATHIAMMA WD/O. M.P. BHASKARAN,BHAGIYA D/O. M.P. BHASKARAN (THROUGH RESP. NO. 1,SINDHLING BALAPPA VAGHARVAI,MANOHAR Y. GHAMANEKAR,M.P. KALYANIAMMA	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MTM HAKIM,MR. KSHITIJ P VAKIL
15770	FA/619/2006	06/12/2014	MADHUBHAI CHINUBHAI SOLANKI,	MR SV RAJU	GUJARAAT STATE ROAD,HATHABHAI MOHANBHAI KANKODIYA,MEVARAM DHANIRAJ,ORIENTAL FIRE AND GENERAL INSURANCE CO.	UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MRS VASAVDATTA BHATT,MR KK NAIR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15771	FA/622/2006	03/03/2016	CHAUDHARI VELABHAI DEVRAJBHAI,	MR PRAVIN P PANCHAL	PATEL BABUBHAI CHATURDAS,PATEL MADHAVLAL CHATURDAS,UNITED INDIA INSURANCE CO.,CHAUDHARI SHANKARBHAI DEVRAJ,ORIENTAL FIRE AND GENERAL INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
15772	FA/624/2006	16/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MAHMAD FAROOQ BANNUBHAI MALIK,NASEEMBANU MAHMAD FAROOQ MALIK	(MR SK BUKHARI)
15773	FA/625/2006	24/08/2016	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MAKNOJIYA KASAMBHAI NASIRBHAI,MAKNOJIYA AMINABEN KASAMBHAI,MANKNOJIYA MAKSUDABEN ABDULRASHID,MAKNOJIYA SAHADBHAI(MINOR) ABDULRASHID,MAKNOJIYA FAHUDBHAI (MINOR) ABDULRASHID,UNION OF INDIA,BHEMJIBHAI MANJIBHAI PATEL	NOTICE SERVED,RULE SERVED
15774	FA/626/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	VIMALBHAI NARMADASHANKAR BHATT,MANDHABHAI MAMITHABHAI VANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HARISINH VADANSINH RAJPUT,MAVJIBHAI KHIMJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
15775	FA/628/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	PRANSHANKAR NARBHERAM TRIVEDI,MANDHABHAI MAMITHABHAI VANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HARISINH VADANSINH RAJPUT,MAVJIBHAI KHIMJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
15776	FA/630/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	SARDABEN W/O DEVSHANKAR,MANDHABHAI MAMITHABHAI VANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HARISINH VADANSINH RAJPUT,MAVJIBHAI KHIMJIBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
15777	FA/631/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	VISHAL MINOR(DECD. THRO LEGAL HEIRS & REP.),RAJENDRAKUMAR RAMANLAL JOSHI,JYOTSANABEN RAJENDRAKUMAR JOSHI,MANDHABHAI MAMITHABHAI VANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HARISINH VADANSINH RAJPUT,MAVJIBHAI KHIMJIBHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
15778	FA/634/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	HARISINH VADANSINH RAJPUT,GUJARAT STATE ROAD TRANSPORT CORPORATION,MAVJIBHAI KHIMJIBHIA PATEL	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
15779	FA/640/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	MADHABHAI MAMITHABHAI VANKAR,HARISNH VADANSINH RAJPUT,MAVJIBHAI KHIMJIBHAI PATEL	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR BHARAT JANI
15780	FA/641/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	PATEL BHOGILAL CHATURDAS,PATEL SAVITABEN BHOGILAL,MANDHABHAI MAMITHABHAI VANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,MAVJIBHAI KHIMJIBHAI PATEL	RULE NOT RECD BACK,MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15781	FA/642/2006	10/03/2016	ORIENTAL INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	PATEL SHIVABHAI KACHARABHAI,PATEL SITABEN SHIVABHAI,MANDHABHAI MAMITHABHAI VANKAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,MAVJIBHAI KHIMJIBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
15782	FA/643/2006	01/08/2017	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SUPERINTENDING ENGINEER	MR RC JANI	KHIMA LAKHA RABARI,STATE OF GUJRAT	GOVERNMENT PLEADER,MR MEHUL S SHAH,(MR SURESHM SHAH)
15783	FA/644/2006	12/07/2016	CECILIA BOSKO RODDRICS,	MR SAURABH J MEHTA	BOSCO RODDRICKS,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,RULE UNSERVED
15784	FA/645/2006	31/07/2015	SANATKUMAR BHIKHABHAI OZA,	MR ARPAN C SHAH	RATILAL GANDALAL PATEL,HASU ELECTRICALS,NEW INDIA ASS.CO.LTD.	SERVED BY AFFIX. (R),MR PALAK H THAKKAR
15785	FA/646/2006	09/09/2014	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	JILUBAI WD/O ALIMAMAD LOHAR DECD.THROUGH THE LRS,MARIYAMBAI W/O UMARBHAI LUHAR,HAMIDBHAI W/O ABDULA LOVAR (LOHAR),SALEMAMAD S/O ALIMAMAD LUHAR,ABDULA S/O ALIMAMAD LUHAR,HAFIZABANU W/O ANWAR ABADA (LUHAR),GANGARAM HIRALAL SIJU	,RULE SERVED,MS NIYATI K SHAH
15786	FA/647/2006	15/04/2015	ORIENTAL INSURANCE CO. LTD,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	LILABEN HEMUBHAI KO.PATEL,BACHUBHAI VASTABHAI RAVAL,BISMILLAKHA KALEKHAN KHOKHAR	DELETED,RULE SERVED,MS TANHA N PARIKH
15787	FA/651/2006	06/06/2016	BHIKHABHAI PARMAJI MARVADI THRO'PARMAJI BHUTAJI,	MR SUNIL K SHAH	PUNJAB TRAVELS,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RITURAJ M MEENA
15788	FA/652/2006	06/07/2017	JALUBHAI KUKABHAI PARMAR(BHIL),	MR ARPIT A KAPADIA	DILIPSINH BHERUSING RAJPUT DRIVER & OWNER,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
15789	FA/658/2006	07/08/2015	NEW INDIA ASSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JAGRUTIBENN KANUBHAI RAWAL,JASHIBEN KANUBHAI RAWAL,MINOR JYOTIBEN KANUBHAI RAWAL THROUGH RESP. NO. 6,MINOR SANJAYBHAI KANUBHAI RAWAL (THROUGH RESP. NO. 6),MINOR VIJAYBHAI KANUBHAI RAWAL (THROUGH RESP. NO. 6),SHANTABEN WD/O KANUBHAI C RAWAL,GIRDHARBHAI DEVCHANDBHAI SONI (DRIVER OF GJ-11-T-7867),DEVABHAI RAJABHAI MORI (OWNER OF GJ-11-T-7867),ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15790	FA/659/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MELABHAI SOMABHAI SOLANKI,KANTASBEN SOMABHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15791	FA/660/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KAMLESHBHAI SURSANGBHAI MINOR,GITABEN WD/O SURSANGBHAI FATABHAI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)

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15792	FA/661/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MADHAVSING BHIKHASING SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORIAI SONI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15793	FA/662/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DILIPKUMAR MANGALBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15794	FA/663/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHANDUBHAI NARSINHBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15795	FA/664/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAIJIBHAI RAMSANGBHAI SOLANKI,GIRDHARBHAI DEVCHAND SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANC CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAMBHAI R PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15796	FA/665/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULABBHAI @ BHUPATBHAI C SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15797	FA/666/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMESHBHAI MAGANBHAI SOLANKI .,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15798	FA/667/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHENDRABHAI BAKORBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE COM. LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15799	FA/668/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ARVINDBHAI DAHYABHAI PARMAR,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15800	FA/669/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHARATBHAI MAGANBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE COM LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM R PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15801	FA/670/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SOMABHAI RAMSANGHBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE COM LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM R PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)

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15802	FA/671/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULABHAI MAFATBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATLAL MAKWANA,PARSOTTAM R PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15803	FA/672/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULABBHAI MANUBHAI SOLANKI,GIRDHARBHAI DEVCHAND SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM R PATEL	,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15804	FA/673/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ARVINDBHAI MANGALBHAI SOLANKI,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE COM. LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM R PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,(MR MAULIK J SHELAT)
15805	FA/674/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GORDHANBHAI BABUBHAI PARMAR,DAHIBEN GORDHANBHAI PARMAR,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,MR VIKRAM J THAKOR,(MR MAULIK J SHELAT)
15806	FA/675/2006	07/08/2015	NEW INDIA ASSURANCE COM LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SURESHBHAI RAMJIBHAI PARMAR,GIRDHARBHAI DEVCHANDBHAI SONI,DEVABHAI RAJABHAI MORI,ORIENTAL INSURANCE CO LTD,MUKESHBHAI RATILAL MAKWANA,PARSOTTAM RAVJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR MM TIRMIZI,(MR MAULIK J SHELAT)
15807	FA/682/2006	22/03/2018	AKHTAR ALIAS AKTAR JAMALUDDIN ALIAS JAMALU PATHAN,	MR.HIREN M MODI	RASHID AHMED MAHEMUD NAZIR,NATIONAL INSURANCE CO. LTD	RULE UNSERVED,MR DAKSHESH MEHTA
15808	FA/683/2006	06/07/2017	NEW INDIA ASSURANCE CO.LTD. GODHRA-THR',	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SAVITABEN WD/O.PUNAMBHAI SOMABHAI DAMOR,CHAMPABEN SOMABHAI DAMOR,MINOR REKHABEN PUMABHAI DAMOR THROUGH RESPONDENT. NO.1,MINOR MINABEN PUNAMBHAI DAMOR THROUGH RESPONDENT NO.1,MINOR SHAILESH PUNAMBHAI DAMOR THROUGH RESPODENT NO.1,KIRITKUMAR MULJIBHAI DESAI,RASIKBHAI DHULABHAI DARJI	RULE NOT RECD BACK, (CHETANKUMAR K SHAH),MR. P. D. TAILOR
15809	FA/684/2006	11/09/2015	UNITED INDIA INSURANCE COMPANYLIMITED, GODHRA.,	MR VIBHUTI NANAVATI	RAJIBEN WD/O. AMBALAL RANCHHODBHAI PATEL,GANESH AMBALAL PATEL,NALINKUMAR SHANTILAL PATEL,RAMGIRI KALUGIRI GOSAI,KAMLESHBHAI RAMJIBHAI PATEL	RULE NOT RECD BACK,MR V B MALIK
15810	FA/685/2006	11/12/2017	MOHMADSADIK MOHMADHUSSAIN LALA,	MR R.K.MANSURI	JAKIRHUSSAIN JANMMOHMAD MEMON (DELETED AS PER COURT ORDER DT 22/08/14),SATTARBHAI GULAMNABI MEMON,UNITED INDIA INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MS HINA DESAI
15811	FA/686/2006	31/01/2018	CHAMPABEN RAMANLAL PANCHAL,NITABEN MAHESHKUMAR PANCHAL,REVABEN SHANKARLAL PANCHAL	MR R.K.MANSURI	RAMANLAL SHANKARLAL PANCHAL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED BY DS,MR R G DWIVEDI
15812	FA/687/2006	26/04/2017	BAJANIYA NAVALBEN KALABHAI,BAJANIYA MANIBEN KALABHAI MINOR THRO HER GUARDIAN APPL NO 1,BAJANIYA JIVRAJ KALA, MINOR THRO HIS GUARDIAN APPL NO 1,BAJANIYA SHOBHABHAI KALABHAI	UNSERVED EXPIRED (N),MR N P CHAUDHARY,MR.DIPEN F CHAUDHARI	SURENDRASING KAMALSING SHIKH,M/S. RAM DITTAMAL & COMPANY,,NEW INDIA INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR HEMANT S SHAH

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15813	FA/695/2006	15/02/2019	NILESH PLASTICS THR' PROPRIETOR/PARTNER,	MR PRABHAKAR UPADYAY	RAJUBHAI MATHURBHAI,ORIENTAL INSURANCE CO.LTD. THR' ADMINISTRATOR	RULE SERVED,MR. VISHAL P THAKKER,MS VILAS A PURANI, (PRADEEP K THAKKER)
15814	FA/696/2006	06/02/2012	MEMON SATTARBHAI GULAMNABI,MEMON JAKIRHUSAIN JANMOHAMMAD	MR R.K.MANSURI	NAJIRAHEMAD JANMOHAMMAD MEMON,KUMPAVAT SHAILESHSINH F,ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR SHALIN N MEHTA
15815	FA/697/2006	23/06/2017	HASMUKHKUMAR AMRUTLAL BRAHMBHATT,MAMTABEN @ MANJULABEN HASMUKHKUMAR BRAHMBHATT	MR. YOGENDRA THAKORE	KADARKHAN DHANNEKHAN CHAUHAN (DRIVER OF GJ-1-Z-677),GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,RULE NOT RECD BACK
15816	FA/699/2006	04/04/2018	RAFIQ MUSTUFABHAI SHAIKH,	MR MTM HAKIM	GURUBACHCHANSING BUSHSING SHIK(DELETED),PAVAN CHAVLA S/O. HANSRAJ CHAVLA,THE ORIENTAL INSURANCE CO.,,ARIFBHAI MOHAMMAD SHAIKH,UMARBHAI MOHAMMAD SHAIKH,NATIONAL INSURANCE CO.	DELETED,RULE SERVED BY DS,REFUSED SERVED (R)(70),MS LILU K BHAYA,MR MITESH L RANGRAS
15817	FA/702/2006	13/04/2017	ORIENTAL INSURANCE COMPANY LTD.,	MR RITURAJ M MEENA	NATWARBHAI N. TALPADA,SANDYABEN PRAVINBHAI PATEL	RULE SERVED,MR DHAVAL N VAKIL
15818	FA/703/2006	04/05/2017	THE ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SHIVABHAI JETHABHAI TALPADA,CHANCHALBEN SHIVABHAI TALPADA,KOKILABEN BUDABHAI TALPADA,MINOR PARESHBHAI BUDABHAI TALPADA,DILIPBHAI SOMABHAI PATEL	DS AFF.NOT FILED (R)
15819	FA/705/2006	26/07/2012	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	SANDHYA BHARATBHAI JOSHI,MINOR MEGHNAD BHARATBHAI JOSHITHRO' SANDHYABEN BHARATBHAI,GOVINDJI VIRJIBHAI JOSHI,KANTABEN GOVINDBHAI JOSHI,PUNJA ARJAN KARADIA,KESHUBHAI BHOJABHAI MER	RULE SERVED,MR HARSHIT S TOLIA,MR DIPAL R RAVAIYA
15820	FA/706/2006	16/02/2012	GUJARAT STATE ROAD TRANSPORT CORP.,	MRS VASAVDATTA BHATT	PUSHPABEN DANJIBHAI BHANUSHALI],DHARSHNA DANJIBHAI BHANSHALI,DIVYA DANJIBHAI BHANUSHALI BEING MINOR THRO' HER MOTHER,JAKHIBEN BACHUBHAI BHANUSHALI,MAVJI VISRAM PATEL,MANGLABEN GOVINDJI SONI,NEW INDIA INSURANCE CO LTD,NARAN KANJI PATE (AYAR)	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR GC MAZMUDAR,MR HG MAZMUDAR
15821	FA/720/2006	06/01/2016	SAHADAT HUSSAIN SIRAJJUDDIN SHAIKH (SIPAI),AARKUNINSA SAHADAT HUSSAIN SHAIKH (SIPAI),RAUABUNINSA USMANHUSSAIN SHAIKH (SIPAI)	MR R.K.MANSURI	ISLAMHUSSAIN SAHADAT HUSSAIN SHAIKH (SIPAI),NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED,(MR MAULIK J SHELAT)
15822	FA/721/2006	11/06/2013	RAJESH CHANDRAKANT MAJMUDAR,	MR JF MEHTA	REKHABEN RAJESHBHAI MAJMUDAR D/O. SHANTILAL VANI,	(MR SA BAQUI),MS FARHANA Y MANSURI
15823	FA/722/2006	22/03/2017	NATIONAL INSURANCE COMPANY LIMITED,	MR NAGESH C SOOD	THAKORE RAJU CHENAJI,SHAKTISINH BHIKHUBHA JADEJA (OWNER OF TANKER GJ-12-W-7822),PATEL HARSHADBHAI KHODABHAI (OWNER OF MATADOR GJ-2-X-1958),UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR JM BAROT,MR GC MAZMUDAR,MR HG MAZMUDAR,MR BS KHATANA
15824	FA/723/2006	06/02/2012	HANIFA WD/O ISMAIL SHAIKH,	MR MA KHARADI	BALARAM NARAYANRAM JAAT,HARISH GANGUBHAI AAHIR,NEW INDIA INSURANCE CO LTD,ILIYASBHAI AB.MAJID JHABHA,SADIK MH.SAEED HATHILA,ORIENTAL INSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA,MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15825	FA/725/2006	20/03/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	THAKORBHAI JEKISHANDAS PANCHAL,JASODABEN THAKORLAL,HITESH THAKORLAL,JIGNESH THAKORLAL	MR NK MAJMUDAR
15826	FA/726/2006	12/09/2014	GUJARAT STATE ROAD TRANSPORT,	MRS VASAVDATTA BHATT,MR HARDIK C RAWAL	KISHORSINH JIVANSINH SOLANKI,MOHAMMAD ILIYAS MAJIDBHAI	RULE SERVED,MR NIRAV C THAKKAR
15827	FA/727/2006	28/03/2017	ARJUNSINH HIMATSINH CHAUHAN,	MR MA KHARADI	RAJESHKUMAR RATANSINH RATHOD,BHURABHAI JOKHNABHAI PARMAR,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
15828	FA/728/2006	26/09/2019	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LILABEN RAMDAS CHAUHAN,PRAVINDAS RAMDAS CHAUHAN,DEVIDAS RAMDAS CHAUHAN,RATANSING NARANSING RAJPUT,BHANVARLAL SUKHLALJI JAIN,BHALABHAI MOHANBHAI KOLI,BECHARBHAI AMARSHIBHAI KUMBHAR,UNITED INDIA INSURANCE COMPANY	DELETED,RULE NOT RECD BACK,RULE SERVED,NOTICE ISSUED BY GOVT. GAZETTE,MR PALAK H THAKKAR,MR. HEMAL SHAH
15829	FA/729/2006	26/09/2019	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LILABEN RAMDAS CHAUHAN,PRAVINDAS RAMDAS CHAUHAN,DEVIDAS RAMDAS CHAUHAN,RATANSINH NARANSING RAJPUT(DELETED),BHANVARLAL SUKHLALJI JAIN,BHALBHAI MOHANBHAI KOLI(DELETED),BECHARBHAI AMARSHIBHIA KUMBHAR,UNITED INDIA INSURANCE CO	DELETED,RULE UNSERVED,MR PALAK H THAKKAR,MR.HARDIK B SHAH,HCLS COMMITTEE,MR. HEMAL SHAH
15830	FA/731/2006	22/09/2008	PROJECT MANAGER,	MR RR MARSHALL	DECD BECHARBHAI VANMALIDAS THRO' HEIR PATEL PRAHLADBHAI,SPL.LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15831	FA/735/2006	23/07/2008	PROJECT MANAGER,	MR RR MARSHALL	DECD. JOITARAM SHIVRAM THRO' VAHIVATKARTA- PATEL KANTIBHAI,AMABABEN WD/O KANTIBHAI,RAMABEN KANTIBHAI,HANSABEN KANTIBHAI,CHANDRIKABEN KANTIBHAI,NEELABEN KANTIBHAI,MAHESHKUMAR KANTIBHAI,SPL.LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE UNSERVED
15832	FA/737/2006	24/07/2014	AMARSINHJI HIMATSINHJI,	MR AM PAREKH	KHEDBRAHMBHA AMBAJI TRUST TRUSTEE: RAVINDRA M. DOSHI,SHRI NATVARLAL GANESHCHANDRA MUTTHA,CHARITY COMMISSIONER,JAYANTILAL AMBALAL PATEL	,GOVERNMENT PLEADER,RULE SERVED,MR C B UPADHYAYA,MR. BHAVIK P SHAH
15833	FA/738/2006	24/07/2014	AMARSINHJI HIMATSINHJI,	MR AM PAREKH	KHEDBRAHMBHA AMBAJI TRUST TRUSTEE: RAVINDRA M. DOSHI,SHRI NATVARLAL GANESHCHANDRA MUTTHA,CHARITY COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED
15834	FA/739/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MANSING NAROTTAMBHAI THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITRABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING,SPECIAL LAQ OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE SERVED,MR JOY MATHEW
15835	FA/740/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KARIBEN CHITIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15836	FA/741/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SURKHIYABHAI VECHANBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15837	FA/742/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SURSANG SOMABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15838	FA/743/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	CHANDUBHAI RADVABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R)
15839	FA/744/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BAHDARBHAI LIMJIBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15840	FA/745/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KASHIBEN KESURBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15841	FA/746/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	ZINIYBHAI ICHHALABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15842	FA/747/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SURSANG SOMABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15843	FA/748/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	RASULBHAI MELIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15844	FA/749/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	GANPATBHAI SNAKERBHAI DECD.THROUGH THE LRS,DINESHBHAI GANPATBHAI,MARIAMBEN GANPATBHAI,REKHABEN GANPATBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	,RULE NOT RECD BACK
15845	FA/750/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KARIBEN CHITIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15846	FA/751/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HARIBHAI DAMJIBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15847	FA/752/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MANSING NAROTTAMBHAI THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITRABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING,SPECIAL LAQ OFFICER,STATE OF GUJARAT	,RULE NOT RECD BACK,MR JOY MATHEW
15848	FA/753/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KANJIBHAI SOMABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15849	FA/754/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SHANTABEN GORDHANBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15850	FA/755/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KARIBEN CHITIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15851	FA/756/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	ZINIYABHAI ICHHALABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW

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15852	FA/757/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SHANTABEN GORDHANBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15853	FA/758/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	ZINIYABHAI SOMABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15854	FA/759/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KANJIBHAI SOMABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15855	FA/760/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SURESHBHAI CHAGANBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15856	FA/761/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MANSING NAROTTAMBHAI THR'LEGAL HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITRABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING,SPECIAL LAQ OFFICER,STATE OF GUJARAT	,RULE NOT RECD BACK,MR JOY MATHEW
15857	FA/762/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MANSING NAROTTAMBHAI (DECD) THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITRABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING,SPECIAL LAQ OFFICER,STATE OF GUJARAT	,RULE NOT RECD BACK,MR JOY MATHEW
15858	FA/763/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BHADARBHAI LIMJIBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15859	FA/764/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	CHAMADIYABHAI PANCHIYABHAI DECD.THROUGH THE LRS,PUNUBEN CHAMADIYABHAI,SARDHIBEN CHAMADIYABHAI,VESTABHAI CHAMADIYABHAI,AMIR CHAMADIYABHAI,SONAJIBHAI CHAMADIYABHAI,SHANABHAI CHAMADIYABHAI,RUPSING CHAMADIYABHAI,AMBABEN CHAMADIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	,RULE NOT RECD BACK
15860	FA/765/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BHADARBHAI LIMJIBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,MR JOY MATHEW
15861	FA/766/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	GANPATBHAI SHANKARBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK
15862	FA/768/2006	24/11/2008	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	HEMATSINH MANJIBHAI DABHI,NILESH SAVJIBHAI BHAYANI	RULE SERVED
15863	FA/773/2006	10/11/2017	PRUTHVISINH ILLEAS RANGUSANG UDESANG MAKVANA,	MR ANAND R PATEL	SABABHAI NAGARBHAI PATEL,NEW INDIA INSURANCE CO LTD.,VINUBHAI CHHABABHAI PATEL	RULE SERVED,MR HEMANT S SHAH
15864	FA/775/2006	25/03/2019	DEVJI MANSINHJI VAGHELA,SUBALBA DEVJI VAGHELA	MR ANKIT SHAH,MR.JAY S SHAH	MOHANSINGH PRITHVISINGH RAJPUT(DELETED),AMBALAL HIRALAL SHAH-DELETED. DELETED,SURJITSING KARTARSING SARDAR,UNITED INDIA INSURANCE CO LTD	,DELETED,RULE UNSERVED,(MR MAULIK J SHELAT),MR TEJAS P SATTA
15865	FA/776/2006	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	TEJASKUMAR BHARATKUMAR VYAS,VYAS BHAGWATIPRASAD NARANLAL,GIRISHKUMAR RAMANLAL JAYSWAL,ORIENTAL FIRE & GENERAL INSU. CO.,BABUBHAI MOHANLAL RAVAL DELETED	DELETED,RULE UNSERVED,MR KK NAIR,MR AV PRAJAPATI,MS SHILPA R SHAH,MR HARIT J BHATT

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15866	FA/777/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	ABDULBHAI UMARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
15867	FA/778/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RAMESHBHAI KHETIDAS PATEL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15868	FA/779/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	VAJESINH BHAGWANSINH CHAVDA,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15869	FA/780/2006	19/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	MANUJI SONAJI CHAVDA,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
15870	FA/781/2006	19/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	CHAGANJI SONAJI CHAVDA,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
15871	FA/782/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PRAJAPATI DAHAYABHAI & DUDHA- BHAI DHANABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15872	FA/783/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	AMARSANG BHAGWANJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15873	FA/784/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	GOVINDBHAI MOHANBHAI PATEL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15874	FA/785/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RAMAJI DEVAJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15875	FA/786/2006	19/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SHANGARBEN KESHAVLAL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
15876	FA/787/2006	19/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	CHAMPABEN SOMABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
15877	FA/788/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	TAPODHAN PRAHALADBHAI KASIRAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
15878	FA/792/2006	01/02/2019	BALDEVJI UDAJI BIHOLA,AMARBEN BALDEVJI,GHANSHYAM BALDEVJI BIHOLA	MR NITIN M AMIN	SOMABHAI CHUNILAL NAYAK (DELETED),GUJ STATE ROAD TRANSPORT CORPN	DELETED,MR HEMANT S SHAH
15879	FA/795/2006	18/04/2012	ATUL LALITBHAI DHRUV,	HL PATEL ADVOCATES	MANISHANKAR KARSHANJI DAVE (DECD) THR'HEIRS,HANSABEN MANISHANKAR DAVE (WIDOW),MINOR DIVYANG MANISHANKAR DAVE (SON),MINOR VIPUL MANISHANKAR DAVE (SON),HAROONALI NISARALI SAYED DELETED CT.ORDER DTD.28-11-2006.	,NOTICE SERVED,DELETED,RULE SERVED
15880	FA/796/2006	02/12/2010	HEIRS OF DECD. CAHKUBEN JENTILAL JANKHALIYA,JENTILAL LAKHAMANBHAI,MINOR KALU JENTILAL,THRO' JENTILAL LAKHMANBHAI,MINOR PRATAP JENTILAL,THRO' JENTILAL LAKHMANBHAI,MINOR SANJAY JENTILAL,THRO' JENTILAL LAKHMANBHAI	MR PRAVIN GONDALIYA	SEVAK ROAD LINES,NATIONAL INSURANCE CO LTD.,RAMESHBHAI BHIMJIBHAI SAKARIYA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR RR MARSHALL,MR DAKSHESH MEHTA
15881	FA/797/2006	02/12/2010	BEBIBEN BHUPATBHAI CHAROLA,	MR PRAVIN GONDALIYA	SEVAK ROAD LINES,NATIONAL INSURANCE CO LTD.,RAMESHBHAI BHIMJIBHAI SAKARIYA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR RR MARSHALL,MR DAKSHESH MEHTA

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15882	FA/798/2006	02/12/2010	DECD.DUDHIBEN NARANBHAI,THRO' HER HEIRS,NARANBHAI THOBHANBHAI BABARIYA,MINOR BHARAT NARANBHAI,THRO' NARANBHAI T BABARIYA,MINOR BHAVESH NARANBHAI,THRO' NARANBHAI T BABARIYA,MINOR RASIK NARANBHAI,THRO' NARANBHAI T BABARIYA	MR PRAVIN GONDALIYA	SEVAK ROAD LINES,NATIONAL INSURANCE CO LTD.,RAMESHBHAI BHIMJIBHAI SAKARIYA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR RR MARSHALL,MR DAKSHESH MEHTA
15883	FA/799/2006	02/12/2010	BHANUBEN DILIPBHAI (DECD) VIRSODIA,THRO'HER HEIRS,DILIPBHAI RANCHHODBHAI VIRSODA,MINOR RAVI DILIPBHAI,THRO' DILIPBHAI RANCHHODBHAI VIRSODA,MINOR SATIS DILIPBHAI,THRO' DILIPBHAI RANCHHODBHAI VIRSODA,MINOR SANJAY DILIPBHAI	MR PRAVIN GONDALIYA	SEVAK ROAD LINES,NATIONAL INSURANCE CO LTD.,RAMESHBHAI BHIMJIBHAI SAKARIYA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR RR MARSHALL,MR DAKSHESH MEHTA
15884	FA/800/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD,	MR NAVNIT M TAILOR	DILIPBHAI GOKALDAS MORZARIA,HARPALSINH BACHUBHA JADEJA,MANJIBHAI MEGHAJIBHAI PATEL	RULE SERVED,RULE UNSERVED,MR ASIT B JOSHI
15885	FA/801/2006	01/05/2017	BACHUBHAI KANJIBHAI KOLI PATEL,	MR ND GOHIL	JAYANTILAL KANTILAL THAKKER,S T CORPORATION.,ALLABAX ALIYAS MUSALMAN DELETED,DHANABHAI JIVABHAI PATEL DELETED.,NEW INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,MR HARDIK C RAWAL,MR SN SHELAT,MR PALAK H THAKKAR
15886	FA/823/2006	22/06/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	ADAMBHAI HARUNBHAI NODE (CLAIMANT),HARUNBHAI ABDULBHAI NODE (OPP. NO. 1/EMPLOYER)	MR DK CHAUDHARI
15887	FA/824/2006	28/02/2012	MOHAMMADNAZIR SALIM SHAIKH,	(MR SK BUKHARI)	HANIF AHMED BADAM,TAIYAB A.SALAM RAGADIA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
15888	FA/825/2006	07/05/2009	KANTIBHAI MANGALDAS DESAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
15889	FA/827/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKHABHAI RAIJIBHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
15890	FA/828/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDUBHAI PRABHUDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED
15891	FA/829/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHAMALBHAI ADESING,EXECUTIVE ENGINEER	RULE NOT RECD BACK
15892	FA/830/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHODABHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
15893	FA/831/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHIMANBHAI MADHABHAI ROHIT,BHAILALBHAI MADHAVBHAI ROHIT,CHUNILAL ZAVERBHAI ROHIT,SINCEDECD.THRU HIS ADMINISTRATORS,CHIMANBHAI MADHABHAI,RAVAJI ZAVERBHAI,AMBABEN CHIITABHAI,BHAILAL MADHAVBHAI,BABUBHAI DHANABHAI,NATVARBHAI CHITABHAI ROHIT,EXCUTIVE ENGINEER	,RULE SERVED
15894	FA/832/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI @ JIVABHAI PRABHUDASPAETL,EXECUTIVE ENGINEER	RULE SERVED
15895	FA/833/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAGJIBHAI MOHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
15896	FA/834/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAVJIBHAI MULJIBHAI PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,PATEL KUSUMBEN RAVJIBHAI,WIFE,PATEL KPRAVINBHAI KRAVJIBHAI, SON,PATEL GIRISHBHAI RAVJIBHAI,SON,PATEL GOPALBHAI RAVJIBHAI,SON,PATEL SUDHABEN RAVJIBHAI, DAUGHTER,EXECUTIVE ENGINEER	,RULE SERVED,RULE UNSERVED
15897	FA/835/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAUHAN GAFURBHAI FATESINH,CHAUHAN IBRAHIM FATESINH,EXECTIVE ENGINEER	RULE SERVED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15898	FA/836/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWARBHAI BHAILALBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15899	FA/837/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KISHORBHAI UMEDBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15900	FA/838/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	AKBARBHAI CHHITUBHAI CHAUHAN SINCE DECD.THRU HIS HEIR & LRS,HASINABEN ANWARBHAI CHAUHAN,ANWARBHAI AKBARBHAI,MAHEMOODBHAI AKBARBHAI,MUMTAJ IMAMBHAI,HANIFABEN ANWARBHAI,SHERUBHAI AKBARBHAI,HUSENBHAI CHHITUBAHI CHAUHAN,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15901	FA/839/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAJENDRABHAI VITTHALBHAI SUTHAR,EXECUTIVE ENGINEER	RULE SERVED
15902	FA/840/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMALABEN ASHABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15903	FA/841/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTILAL AMBALAL PATEL,EXECUTIVE ENGINEER	RULE SERVED
15904	FA/842/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BABUBHAI PARSHOTTAMBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15905	FA/843/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BALVANTBHAI VERIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15906	FA/844/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAKASHBHAI CHIMANBHAI JAISWAL,EXECUTIVE ENGINEER	RULE SERVED
15907	FA/845/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANESHBHAI CHIMANBHAI JAISWAL,EXECUTIVE ENGINEER	RULE SERVED
15908	FA/846/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI @ JIVABHAI PRABUDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED
15909	FA/847/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI NARSIBHAI PARMAR,EXECUTIVE ENGINEER	RULE SERVED
15910	FA/848/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	YOGESHBHAI DAHYABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15911	FA/849/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI SOMABHAI,EXECUTIVE ENGINEER	RULE SERVED
15912	FA/850/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDUBHAI PRABHUDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED
15913	FA/851/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHAGWANBHAI VERIBHAI,EXECUTIVE ENGINEER	RULE SERVED
15914	FA/852/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI DAHYABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15915	FA/853/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI PARSOTTAMBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15916	FA/854/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD. BHAGUBHAI MASRUBHAI RABARI,BHIKHABHAI BHAGUBHAI RABARI,EXECUTIVE ENGINEER	,RULE SERVED
15917	FA/855/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATVARLAL CHUNILAL JAISWAL,EXECUTIVE ENGINEER	RULE SERVED
15918	FA/856/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BIPINBHAI DHULABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED
15919	FA/857/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDUBHAI PRABHUDAS PATEL,EXECUTIVE ENGINEER	RULE SERVED
15920	FA/858/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI RAIJIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15921	FA/859/2006	18/04/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHOGILAL CHHAGANBHAI PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,PATEL TARABEN BHOGIBHAI,WIFE,PATEL URMILABEN BHOGIBHAI, DAUGHTER,PATEL JATINBHAI BHOGIBHAI-SON,PATEL UDAYABHAI BHOGIBHAI,SON,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
15922	FA/861/2006	26/06/2019	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	ANAND SOMA BOKADE (MINOR) THR' HIS NATURAL GUARDIAN,CHIMANSINH DEVISINH RAJPUT (DELETED),PATEL RAMNIKLAL MOHANBHAI,ORIENTAL INSURANCE CO.,SULTANBHAI GULAMBHAI KURESHI	,RULE SERVED,RULE UNSERVED,MR R G DWIVEDI
15923	FA/862/2006	10/03/2014	ANJAR MUNICIPALITY THROUGH THE CHIEF OFFICER,	(MR YS MANKAD)	PASCHIM GUJARAT VIJ COMPANY LIMITED,	NOTICE SERVED
15924	FA/863/2006	24/11/2015	KANKUBEN NARAN AYAR,SAKARBEN NARAN AYAR,RAMESH NARAN AYAR SINCE DIED,RANIBEN MEMA AYAR,RAJA NARAN AYAR,MEMA RATA AYAR SINCE DIED,JAVIBEN MEMA AYAR	DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)	VALA SAVA AYAR,VALJI MADEVA AYAR,NEW INDIA ASSURANCE CO LTD,ABBAS SULEMAN UNAD,UDAY TRANSPORT CO	DELETED,RULE SERVED,MR SHASHIKANT S GADE
15925	FA/865/2006	29/02/2012	MUKTABEN PRATAPBHAI CHAROLA,GOPAL PRATAPBHAI CHAROLA	MR MEHUL S SHAH,(MR SURESHM SHAH)	VASANTLAL ARJANBHAI PATEL BHIMANI,NEW INDIA ASSURANCE CO.LTD.,NARESH PRATAPBHAI CHAROLA	RULE SERVED,MR SHASHIKANT S GADE
15926	FA/866/2006	14/08/2015	RAMJILAL GOPIRAM SHARMA,M.RAMJILAL SHARMA,USHA RAMJILAL SHARMA (MINOR),SHARDA RAMJILAL (MINOR),MANJU RAMJILAL (MINOR),MIRA RAMJILAL (MINOR),ASHA RAMJILAL (MINOR),SUSHILA RAMJILAL (MINOR)	MR MJ THAKORE	MUSTAK AHMED AZIZKHAN PATHAN,G.DALABHAI & CO.,NEW INDIA INSURENACE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR SHASHIKANT S GADE
15927	FA/868/2006	25/03/2014	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	SMITABEN JAYENDRABHAI PATEL,ANKITABEN JAYENDRABHAI(MINOR) PATEL (THROUGH RESP. NO. 1),JIGARKUMAR JAYENDRABHAI(MINOR)PATEL (THROUGH RESP. NO. 1),DAHIBEN MOHANBHAI PATEL,HARENDRASINH CHANDRASINH RANA,NATVARLAL MAGANLAL PADHIYAR	RULE SERVED,MR MTM HAKIM
15928	FA/870/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PARMAR JETHABHAI TAPUBHAI,PARMAR BHUPATSANG TAPUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR GM AMIN
15929	FA/871/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI AMRUTBEN THAKARSHIBHAI,DALWADI GANPATBHAI THAKARSHIBHAI,DALWADI GANSHYAMBHAI THAKARSHIBHAI,DALWADI BABUBHAI THAKARSHIBHAI,DALWADI KANTABEN THAKARSHIBHAI,DALWADI LEELABEN THAKARSHIBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR GM AMIN
15930	FA/872/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI DUNGARBHAI UKABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,KASHIBEN WD/O DUNGARBHAI HUKABHAI,RANCHHODBHAI DUNGARBHAI,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR GM AMIN
15931	FA/873/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PATEL SHIVLALBHAI RAMJIBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15932	FA/874/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	HEIRS OF VORA AMINABEN KASAMBHAI,LALITBHAI KASAMBHAI,ZULEKHA KASAMBHAI,SULTANBEN KASAMBHAI,NAZMABEN KASAMBHAI,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR GM AMIN
15933	FA/875/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	MAVAANGBHAI HATHUBHAI JADAV RATANSANG(DECD.THRO HEIR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR MD VAKIL
15934	FA/876/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PATEL PURSOTTAMBHAI ANANDJIBHA,PATEL NAROTTAMBHAI ANANDJIBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR GM AMIN

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15935	FA/877/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PATEL PRABHUBHAI MOHANBHAI THRO',PATEL RAMJIBHAI MOHANBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15936	FA/878/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	BARAD PRATPSANG HANUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR MD VAKIL
15937	FA/879/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PARMAR HEMANTSANG SURSANG(DECDTHRO LEGAL HEIRS),PARMAR GAMBHIRSINH HEMANTSANG,PARMAR AASHUBEN HEMANTSANG,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
15938	FA/880/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	JADAV MAHOBATSANG DEVUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR GM AMIN
15939	FA/881/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	JADAV GOVINDBHAI AMARSHIBHAI,JADAV HANUBHAI AMARSHIBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15940	FA/882/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI SONDA KALABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,NAGJIBHAI SONDABHAI,ISHWERBHAI SONDABHAI,THAKARSHIBHAI SONDABHAI,LABHUBEN SONDABHAI,VIRAMBHAI HARJIBHAI DALWADI,PUNJIBEN WD/O HARJIBHAI DALWADI,BALDEVBHAI HARJIBHAI DALWADI,HIRABHAI HARJIBHAI DALWADI,DALWADI DALPAT VASTABHAI,THE DEPUTY COLLECTOR,	,GOVERNMENT PLEADER,RULE SERVED,MR GM AMIN
15941	FA/883/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI POPATBHAI GALABHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15942	FA/884/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	RATHOD CHIKUBHAI SHIVUBHAI,SINCE DECD.THRU HIS HEIR & L.RS.,DALUBHAI CHIKUBHAI RATHOD (SON),HEMUBHAI CHIKUBHAI RATHOD (SON),JIKUBA CHIKUBHAI RATHOD (DAUGHTER),SAJJANBA CHI8KUBHAI RATHOD (DAUGHTR),DEPUTY COLLECTOR	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R),MR MD VAKIL
15943	FA/885/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	JADAV NATUBHAI DEVUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15944	FA/886/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	SHARDABEN KASTURCHAND SHAH,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR GM AMIN
15945	FA/887/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI SANKARBHAI JAHABHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
15946	FA/888/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PARMAR MAHOBATSANG DEVUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
15947	FA/889/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PATEL SHIVABHAI GANGABHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED

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15948	FA/890/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PARMAR NANUBHAI MANUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
15949	FA/891/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PATEL SHANKARBHAI GANGABHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15950	FA/892/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	JADAV ANJUBHAI ALUBHAI,JADAV GHANSHYAMBHAI ALUBHAI DIED THRO' HEIRS,RATANBEN GHANSHYAMBHAI,RAJENDRABHAI GHANSHYAMBHAI,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,RULE SERVED,MR GM AMIN
15951	FA/893/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI KARKHABHAI DEVABHAI THR'HEIRS,SHANTABEN HARKHABHAI,BALVANTBHAI HARKHABHAI,SURYAKANTBHAI HARKHABHAI,DALPATBHAI HARKHABHAI,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,RULE SERVED
15952	FA/894/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	JADAV HEMUBHAI AMARSHIBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR GM AMIN
15953	FA/895/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	JALA FATESINH LALUBHA,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
15954	FA/896/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI JAGAMALBHAI AMARSIBHAISANJUBEN PURSHOTTAM THR'HEIR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15955	FA/897/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI JAGMALBHAI AMARSIBHAI SANJUBEN PURSHOTTAMBHAI THR'HE,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15956	FA/898/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	PARMAR NANUBHAI MANUBHAI,PARMAR ANJUBHAI MANUBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MD VAKIL
15957	FA/899/2006	19/09/2011	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR HS MUNSHAW	DALWADI DAYARAM MANSANGBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
15958	FA/900/2006	05/02/2016	PURSHOTTAMBHAI BABALDAS DARJI,	MR DHARMESH V SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED,MS AVANI S MEHTA
15959	FA/902/2006	23/02/2012	BHAVNABEN VIPULBHAI DONDA (DECD. THRO LEGAL HEIRS & REP),VIPULBHAI NATHUBHAI DONDA,KISHAN VIPULBHAI DONDA MINOR,SMITA VIPULBHAI DONDA MINOR	MR MEHUL S SHAH,(MR SURESHM SHAH)	DEVENDRABHAI KAMABHAI SOHLA,RAMBHAI KAMABHAI SOHLA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
15960	FA/903/2006	10/09/2014	MADHUBEN MAJNJIBHAI(DECD. THROLEGAL HEIRS & REP),PRAFUL MANJIBHAI KAMANI,GAUTAM MANJI KAMANI	MR NITIN M AMIN	MANJI TAPU KAMANI,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR PALAK H THAKKAR
15961	FA/904/2006	25/08/2014	KANUBHAI MITHABHAI PATELIA,	(MR SK BUKHARI)	CHANDUBHAI RUPABHAI PAGI,DOLATRAM PISHUMAL SINDHI,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH
15962	FA/905/2006	20/08/2014	RAVJIBHAI HEMABHAI VAGHELA,	MR HM PARIKH	PRATAPBHAI DUNGANSINGH THAKKAR,NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR VASANTS SHAH
15963	FA/906/2006	08/09/2014	AHMAD NATHUBHAI NOYADA,	MR DHARMESH V SHAH	COMMISSIONER OF HEALTH & MEDICAL SERVICES,INSURANCE CO.OF MARUTI AMBULANCE NO.GJ 18-G-6601	GOVERNMENT PLEADER,RULE SERVED,MR HEMANT S SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
15964	FA/907/2006	14/07/2017	GODAVARIBEN RANCHHOD MARAJ,RATNABHAI RUDABHAI MARAJ,SHANTIBEN RATNABHAI MARAJ	MR MEHUL S SHAH,(MR SURESHM SHAH)	NAVGHAN RAMJI AYAR,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
15965	FA/940/2006	20/09/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	VALLABHBHAI CHHAGANBHAI SOHALIYA (DECD)THR'HEIRS,SHANTABEN VALLABHBHAI,VINUBHAI VALLABHBHAI,DINESHBHAI VALLABHBHAI,DHANJIBHAI RAMBHAI PARVADA,DHANJIBHAI RAMBHAI PARVADA	,MR HRIDAY BUCH,MR HARSHIT S TOLIA
15966	FA/941/2006	23/04/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DHIRUBHAI KHODABHAI VALA (DECD) THR'HEIRS,KAMLABEN DHIRUBHAI VALA,PRUTHVIRAJ DHIRUBHAI VALA THROUGH RESP. NO. 1,ANIRUDHBHAI DHIRUBHAI VALA THROUGH RESP. NO. 1,UDAYBHAI DHIRUBHAI VALA THROUGH RESP. NO. 1,RADHABEN KHODABHAI VALA,DHANJIBHAI RAMBHAI PARVADA	,MR HRIDAY BUCH,MR HARSHIT S TOLIA
15967	FA/942/2006	23/04/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HIRKUBEN BHABHALUBHAI VALA,DHANJIBHAI RAMBHAI PARVADA	MR HRIDAY BUCH,MR HARSHIT S TOLIA
15968	FA/943/2006	23/04/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LAKHUBHAI RAMBHAI DANGAR,DHANJIBHAI RAMBHAI PARVADA	MR HRIDAY BUCH,MR HARSHIT S TOLIA
15969	FA/944/2006	20/09/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NANKUBHAI LAKHUBHAI VALA,DHANJIBHAI RAMBHAI PARVADA	MR HRIDAY BUCH,MR HARSHIT S TOLIA
15970	FA/985/2006	11/02/2019	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	RASIKLAL JAISUKHLAL MEHTA (DECD)THR'HEIRS & LR,PRABHABEN RASIKLAL MEHTA (WIFE OF DECEASED),MINOR NEHAL RASIKLAL MEHTA (DAUGHTER OF DECEASED),VIJAYBEN JAYSUKHLAL MEHTA (MOTHER OF DECD.) (DELETED),AMRABHAI SAGRAMBHAI BHUMIYA	,DELETED,RULE SERVED, (MR PARESH M DARJI)
15971	FA/988/2006	14/08/2015	PATEL NAVNITBHAI MAFABHAI,	MR. JAY M THAKKAR	THAKOR KANTIJI MOHANJI,PATEL RAMJIBHAI PRABHUDAS,DIEDTHRO'HIS HEIRS,CHAMPABEN RAMJIBHAI PATEL,JAPIBEN RAMJIBHAI PATEL,GITABEN RAMJIBHAI PATEL,BIPINBHAI RAMJIBHAI PATEL,KAILASHBEN RAMJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,MR PALAK H THAKKAR
15972	FA/991/2006	14/03/2016	GOVINDBHAI CHHAGANBHAI PATEL,	MR PREMAL S RACHH	S T CORPORATION,	RULE SERVED
15973	FA/993/2006	05/02/2016	RAMESHKUMAR DALPATBHAI BARANDA,	MR VM DHOTRE	SULTANSHA AHMEDSHA FAKIR (MUSALMAN),JAMALBHAI ALARKHABHAI MUSALMANDELETED,SATARBHAI JAMALBHAI MANSURI,THE ORIENTAL INSURANCE CO.LTD	DELETED,RULE SERVED,MR GAURANG H BHATT,MR VC THOMAS
15974	FA/1001/2006	30/09/2008	GITABEN VISHRAMBHAI VAGHELA,	NOTICE UNSERVED,(MR JC GOHIL)	DELETED,LUCKY TRAVELS CO,NATIONAL INSURANCE CO,DELETED,JASHBIRSING AMARSING,NEW INSURANCE CO	,(MR YS MANKAD),MR AJAY R MEHTA
15975	FA/1004/2006	07/12/2010	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DILIPKUMAR CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15976	FA/1005/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	VASANTBHAI CHIMANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15977	FA/1006/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DINESHBHAI MAGANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15978	FA/1007/2006	07/12/2010	SPECIAL LAND ACQUSIION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BALMUKUND HARIBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15979	FA/1008/2006	07/12/2010	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHBHAI SHANKERBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI

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15980	FA/1009/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRAKANT KARSHANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15981	FA/1010/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHOTABHAI AASHABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15982	FA/1011/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMRABEN KARSHANBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15983	FA/1012/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAYESHBHAI KHUSHALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15984	FA/1013/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARANBHAI JETHABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15985	FA/1014/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHITUBHAI FULABHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15986	FA/1015/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAMPABEN GUARDIAN OF MINOR CHIRAYU VINUBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15987	FA/1016/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHENDRABHAI CHANDUBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15988	FA/1017/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIDHYABEN RAMESHBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15989	FA/1018/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHOGILAL MANIBHAI A POWER OF ATTORNEY HOLDER OF PARABADI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15990	FA/1019/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARESHBHAI KHUSHALBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15991	FA/1020/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHIBEN MATHURBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR YN RAVANI
15992	FA/1021/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DILIPKUMAR CHHOTABHAI,EXECUTIVE ENGINEER	RULE SERVED
15993	FA/1023/2006	07/08/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL BHIKHABHAI MAGANDAS,DISTRICT COLLECTOR	
15994	FA/1024/2006	07/08/2008	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL RAYCHANDBHAI KANJIDAS,DISTRICT COLLECTOR	
15995	FA/1026/2006	11/02/2017	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	ISHWARBHAI HARIBHAI DESAI,PATEL RAMANBHAI POONAMCHAND,NANDLAL NARAYANBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR PRAVIN GONDALIYA
15996	FA/1027/2006	05/03/2015	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KALUBHAI DEVSIBHAI PATEL,KALUBHAI NAGJIBHAI CHOUHAN,AMRUTLAL H. KANANI	RULE SERVED,MR YN RAVANI,MR MB MASARIA
15997	FA/1028/2006	27/11/2019	GUJARAT INDUSTRIAL INVESTMENT CORP.LTD.,	MR RD DAVE	ISHWARLAL L PATEL,DAHIYABHAI N PATEL,RAMBHAI J PATEL,BHAGWATIBHAI B PAREKH,DIRUBHAI B PATEL,BABUBHAI V PANCHAL,MAHAVIR RAMLAL AGRAWAL,ASHOK RAMLAL AGRAWAL,NARENDRA RAMESHCHANDRA GUPTA	,MR TV SHAH
15998	FA/1034/2006	12/08/2008	J.N.SHAH,	MR SUBRAMANIAM IYER	MANJULABEN LALJIBHAI HARIJAN (DECD.),SANDIPKUMAR LALJIBHAI HARIJAN (MINOR),RAVINDRABHAI LALJIBHAI HARIJAN(MINOR),RATANBEN NAGJIBHAI HARIJAN,ORIENTAL INSURANCE CO.LTD.	,MS MEGHA JANI,MR. BK. RAJ
15999	FA/1035/2006	12/08/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	ABAN CONSTRUCTION CO.LTD.,	RULE UNSERVED
16000	FA/1041/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL GANDABHAI KARSANDAS,SARDAR SAROVAR NARMADA NIGAM LTD	NOTICE SERVED,RULE SERVED,MR TEJAS P SATTA

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16001	FA/1045/2006	09/12/2010	THE STATE OF GUJARAT THRO' THE SECRETARY,,THE SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER	ISHWARBHAI MOHANBHAI BHIL,KASHIRAM MOHANDBHAI BHIL SINCEDECD.THRO' HEIRS VAJIBEN AND,BABLIBEN MOHANBHAI BHIL,CHANDABEN MOHANBHAI BHIL,THE EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED,MR RUTVIK N PATEL,MR RATHIN P RAVAL
16002	FA/1054/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL MAGANBHAI KHEMCHANDBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16003	FA/1055/2006	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NAROTTAMDAS KHEMCHANDDAS,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16004	FA/1056/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL HARIBHAI HARGOVANDBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16005	FA/1057/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL MANILAL SHANKARDAS,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16006	FA/1058/2006	07/12/2010	SPECIAL LAND ACUSITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHAVLAL JOITARAM,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16007	FA/1059/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL SHANKARBHAI KACHARADAS,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16008	FA/1060/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFCIER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI HARGOVANDAS,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16009	FA/1061/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTLAL SHIVRAMDAS,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16010	FA/1062/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL MANGALBHAI SENDHABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16011	FA/1063/2006	07/12/2010	SPECIAL LAND ACQUISTION OFFICER,	GOVERNMENT PLEADER	PATEL GANESHBHAI BECHARDAS,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR TEJAS P SATTA
16012	FA/1064/2006	07/04/2017	UNITED INDIA INSURANCE CO. LTD.,	MR AJAY R MEHTA,MR RAJNI H MEHTA	SAJLIBEN NANJIBHAI RATHVA,RAMESHBHAI NANJIBHAI (MINOR) RATHVA (THROUGH RESP. NO. 1),DIPABEN NANJIBHAI RATHVA(MINOR(THROUGH RESP. NO. 1),SANTOKBEN NANJIBHAI(MINOR) RATHVA (THROUGH RESP. NO. 1),SAMPATBHAI NANJIBHAI(MINOR) RATHVA (THROUGH RESP. NO. 1),HUSAIN MOHMMADBHAI MANSURI,AZIM ABDULSATTAR SHAIKH	RULE SERVED,MR ASHISH M DAGLI
16013	FA/1065/2006	24/01/2014	THAKERSHI CHARITABLE TRUST THRO' MANAGING TRUSTEE,	MR KETAN D SHAH	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC., (MR RITESH K SONI)
16014	FA/1066/2006	29/02/2008	NATIONAL INSURANCE CO. LTD. RAJKOT.,	MR MEHUL SHARAD SHAH	SOMJIBHAI DAHYABHAI PATEL,GANGABEN SOMJIBHAI PATEL,REVATRAM BABURAM NAI,G.D. TANEJA,BHARATKUMAR MAGANLAL DHANANI,THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SK PATEL

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16015	FA/1067/2006	29/02/2008	NATIONAL INSURANCE CO. LTD. RAJKOT.,	MR MEHUL SHARAD SHAH	KANBAI DEVJI PATEL,KANTABEN AMRUTLAL PATEL,DHIRAJLAL AMRITLAL PATEL,JENTILAL AMRUTLAL PATEL THROUGH RESP. NO. 2,PRITIBEN AMRUTLAL PATEL THROUGH RESP. NO. 2,REVATRAM BABURAM NAI,G.D. TANEJA,BHARATKUMAR MAGANLAL DHANANI,THE NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SK PATEL
16016	FA/1068/2006	29/02/2008	NATIONAL INSURANCE CO. LTD. RAJKOT.,	MR MEHUL SHARAD SHAH	PATEL NANUBAI NARAN DHANANI,PATEL LILABEN MAGANLAL DHANI,PATEL MOHINIBEN MAGANLAL DHANANI,PATEL BHARATKUMAR MAGANLAL DHANANI,PATEL SUNITABEN MAGANLAL DHANANI (THROUGH RESP. NO. 2),PATEL MANISHKUMAR MAGANLAL DHANANI (THROUGH RESP. NO. 2),REVATRAM BABURAM NAI,G.D. TANEJA	RULE NOT RECD BACK,RULE SERVED
16017	FA/1071/2006	25/01/2016	NEW INDIA ASSURANCE CO.,	MR PALAK H THAKKAR	LILABEN BABUBHAI VANKAR,RATANBEN KARSANBHAI VANKAR,PRAVINBHAI GANPATBHAI BARIA (DRIVER),ARVIND GANPATBHAI BARIA	RULE SERVED
16018	FA/1078/2006	16/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NARENDRAKUMAR PRABHUDAS SHAH (DECD. THRO LEGAL HEIRS & REP),JAYASHRIBEN W/O. NARENDRAKUMARPRABHUDAS SHAH,SUKETU NARENDRAKUMAR SHAH,SAGAR NARENDRAKUMAR SHAH,OWNER OF BIKE NO. GJ-4-Q-9701 SHRI NIPUNKUMAR N. SHAH,DRIVER OF RICKSHAW NO. GTS-960DHRMENDRA HIMATLAL RAJPURA,RASULBHAI CHANDBHAI HABIBANI,DILIPBHAI NARSANGBHAI	,RULE SERVED,MR SHAKEEL A QURESHI
16019	FA/1088/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	THAKOR KANAJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16020	FA/1089/2006	18/07/2011	GENERAL MANAGER,	MR RR MARSHALL	THAKOR BHAVAJI KHODAJI,THAKOR KANAJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
16021	FA/1090/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	THAKOR VAJAJI KHODAJI (HEIR OFDECD. THAKOR TALAJI KHODAJI),SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16022	FA/1091/2006	18/07/2011	GENERAL MANAGER,	MR RR MARSHALL	THAKOR BHAVAJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
16023	FA/1092/2006	21/12/2017	ORIENTAL INSURANCE CO.LTD.,	MR DAKSHESH MEHTA	SAMUBEN WD/O.BHIKHAJI SENDAJI THAKORE,BHARTHIJI S/O.JIVANJI BHIKHAJITHAKORE,CHATURJI S/O.JIVANJI BHIKHAJI THAKORE,SAKRIBEN D/O.JIVANJI BHIKHAJI THAKORE,LAXMIBEN D/O.JIVANJI BHIKHAJI THAKORE,TAKHABEN D/O.JIVANJI BHIKHAJI THAKORE,KAMUBEN D/O.JIVANJI BHIKHAJI THAKORE,CHAMPABEN D/O.JIVANJI BHIKHAJITHAKORE,SHIVABHAI D.RAVAL,VISHNUBHAI KHODIDAS PATEL,NEW INDIA INSURANCE CO.LTD.	MR SANDIP C SHAH,MR TEJAS P SATTA
16024	FA/1093/2006	23/07/2008	NILESHKUMAR RATILAL BHATT,	MR ZUBIN F BHARDA	PUNKAJBEN NILESHKUMAR BHATT,	SHRIKAR H BHATT
16025	FA/1096/2006	14/09/2015	KANCHANBEN(DECD. THRO LEGAL HEIRS & REP),ATUL KIRITKUMAR RAVAL,VARSHA K RAVAL,DHARMESH K RAVAL (MINOR)	MR PANKAJ R DESAI	S R BAVALIA,R R BAVALIA,NEW INDIA INSURANCE CO. LTD,KIRITKUMAR JAYANTILAL RAVAL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR,MR SUNIL B PARIKH

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16026	FA/1104/2006	25/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL KESHAVLAL SHIVRAMDAS (DECD)THR'HEIRS,PATEL HIRABEN KESHAVLAL,PATEL KALPESHKUMAR KESHAVLAL,SPL.LAQ OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE NOT RECD BACK,MR NL PATEL
16027	FA/1105/2006	25/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL KESHAVLAL BALCHANDDAS,SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR JM BAROT
16028	FA/1106/2006	25/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	BHUDARBHAI MOHANBHAI (DECD) THR'HEIRS,PATEL AMBABEN W/O PATEL KESHAVLAL BHUDARDAS,PATEL KANTIBHAI KESHAVLAL,PATEL VISHNUBHAI KESHAVLAL,PATEL RAMESHBHAI KESHAVLAL,SPL.LAQ OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE NOT RECD BACK,MR JM BAROT
16029	FA/1107/2006	25/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL BABALDAS HARJIVANDAS (DECD)THR'HEIRS,PATEL MANIBEN W/O PATEL BABAL-DAS HARJIVANDAS,PATEL PRAHLADBHAI BABALDAS,PATEL SHARDABEN BABALDAS W/O PATEL AMBALAL RAMDAS,SPL.LAQ OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE NOT RECD BACK,MR NL PATEL
16030	FA/1108/2006	25/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL RAMESHBHAI BHIKHABHAI,SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR NL PATEL
16031	FA/1109/2006	25/01/2011	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	PATEL KESHAVLAL BHALCHANDDAS DECD. THROUGH THE LRS,PATEL SARDABEN WD/O DECD. PATEL KESHAVLAL BHAICHANDDAS,PATEL SURESHBHAI S/O DECD. PATEL KESHAVLAL BHAICHANDDAS,PATEL MUKESHBHAI S/O DECD. PATEL KESHAVLAL BHAICHANDDAS,SPL.LAQ OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE NOT RECD BACK,MR JM BAROT
16032	FA/1112/2006	22/09/2008	SHATARANJSINH JASHWANTSINH PARMAR,HARENDRASINH JASHWANTSINH PARMAR	MR KASHYAP R JOSHI	ISHAQ AHMED PATEL,NARENDRA BHOGILAL PAREKH,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED
16033	FA/1113/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	THAKOR NATHAJI TEJAJI DECD.THROUGH LRS,THAKORE RUKHIBEN NATHAJI,THAKORE KALAJI NATHAJI,THAKORE SHARVANJI NATHAJI (MINOR) THROUGH R.1/1,THAKORE TIKAJI NATHAJI (MINOR) THROUGH R.1/1,THAKORE RUPAJI NATHAJI,THAKORE PUNAJI NATHAJI	,RULE NOT RECD BACK
16034	FA/1114/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	THAKOR PRATAPJI CHATURJI DECD.THROUGH LRS,THAKOR CHANDUJI THAKORE,THAKORE BEHRAJI PRATAPJI,THAKORE JAYANTIJI PRATAPJI,THAKORE SARMAJI PRATAPJI,THAKORE BACHUJI PRATAPJI (MINOR) THROUGH R.1/1,THAKORE PRAVINJI PRATAPJI (MINOR) THROUGH R.1/1,THAKOR GAJUJI MOTIJI	,RULE SERVED
16035	FA/1115/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	THAKOR NATHIBEN JITAJI,HEIRS OF DECD.GAMBHIRJI JITAJI,THAKORE SAJUJI JITAJI,THAKORE GAMBIRJI JITHAJI	,RULE NOT RECD BACK
16036	FA/1117/2006	30/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBALAL SHIVDAS,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16037	FA/1118/2006	30/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL BHAGWANBHAI TRIKAMBHAI,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16038	FA/1119/2006	30/01/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL ISHWARBHAI PRAHALADBHAI,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16039	FA/1121/2006	08/09/2014	ANWARKHAN NAZIR MOHMMAD DRIVER OF TRUCK NO GJ-9-T-6421,RUGHNATHSING BHARATSING RATHODOWNER OF TRUCK NO GJ-9-T-6421	MR RAJNI H MEHTA	MAMJULABEN WD/O. RAMESHBHAI RAMDAS PATEL,RAHUL RAMESHBHAI PATEL,RESHMA RAMESHBHAI PATEL,SUDHABEN WD/O. RAMDAS GOKALBHAI PATEL,UNITED INDIA INSURANCE COMPANYLTD.	DELETED,RULE SERVED,MR VC THOMAS
16040	FA/1122/2006	07/04/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAMESH DEVSHI SHAH,BHARTI RAMESH SHAH,MANOHARSINH GUMANSINH (DRIVER OF GJ-12-V-5569),GAUTAM FREIGHT PVT. LTD.	RULE SERVED,MR ARPIT A KAPADIA
16041	FA/1123/2006	12/11/2016	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	BHARTIBEN BHARATKUMAR DEVMURARI(DECD. THRO LEGAL HEIRS),NISHANTBHAI BHARATKUMAR DEVMURARI,MILIBEN BHARATKUMAR DEVMURARI,NARBHERMBHAI LAGHURAMBHAI DEVMURARI,JAYABEN NARBHERAMBHAI DEVMURARI,BHUPENDRABHAI HEMANTRAM AGRAWAT (OWNER OF THE VEHICLE)	,RULE SERVED,MR MRUGEN K PUROHIT
16042	FA/1124/2006	03/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MADIBEN WD/O JAVSINGH KADIA BHILWAR,	MR MTM HAKIM
16043	FA/1127/2006	30/12/2010	LEGAL HAIRS OF DECEASED SULEMAN HASAN,AKBAR SULEMAN,MINOT RAKSADBANU SULEMAN,MINOR AHMED SULEMAN,HASAN BAVAN,JENABEN HASAN .	MR EE SAIYED,MR MA SAPA	KANIYALAL NARAN LALJI,JAGDISHCHANDRA GIRDHARLAL G.,UNITED INDIA INSURANCE CO.,,SALIM HAJIBHAI,I. S. DOGRA C/O. ANIL CHAGANLAL CHETA,,NEW INDIA INSURANCE CO. LTD.,	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR SHALIN N MEHTA,(MR MAULIK J SHELAT)
16044	FA/1129/2006	23/09/2014	SANDHI YUSUFBHAI SHERMOHAMMEDBHAI,	(MR ADIL MEHTA)	KOLI BOGHUBHAI VESTABHAI,MALUBEN BOGHUBHAI VESTABHAI,BHAGUBEN RAVJIBHAI KOLI,KOLI DEVIBEN RAVJIBHAI,KOLI BHARATBHAI RAVJIBHAI,KOLI MANISHBHAI RAVJIBHAI,NATIONAL INSURANCE CO LTD.	RULE SERVED,MS MEGHA JANI,MR NAGESH C SOOD
16045	FA/1130/2006	09/09/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	MANUBHAI PUNJALAL SHAH,SUDHABEN MANUBHAI SHAH,ABDULRAHIM SULAIMANBHAI MANSURI	MR BHARAT JANI,MR AZIZ AN ALVI
16046	FA/1132/2006	29/02/2008	UNITED INDIA INSURANCE CO. LTDVALSAD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SUBHADRABEN KALIDAS PATEL,SANJAYKUMAR KALIDAS PATEL,DAHIBEN BHAGVANJI PATEL,ORIGINAL OPP. NO. 1 DELETED.,HIMMATLAL RANCHHODDAS CHOLERA	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR AMIT N PATEL
16047	FA/1133/2006	29/02/2008	UNITED INDIA INSURANCE CO. LTDRAJKOT.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VINABEN WD/O SHANTILAL LALLUBHAI TANDEL,ANITAKUMAR SHANTILAL TANDEL,RAJESHKUMAR SHANTILAL TANDEL,RAGINA SHANTILAL TANDEL,RAMJIBHAI JADAVBHAI RAVAT,HIMMATLAL RANCHHODDAS CHOLERA	RULE SERVED,MS NAYNABEN K GADHVI,MS NITUBALA BHATIYA
16048	FA/1135/2006	11/07/2017	NATIONAL INSURANCE CO. LTD., MEHSANA.,	MR SUNIL B PARIKH	AYUBKHAN AMIKHAN PATHAN,DRIVER OF JEEP CAR NO. GJ-2-K-1896,SARVARKHAN ANVARKHAN PATHAN OWNER OF JEEP CAR GJ-2-K-1896	UNSERVED EXPIRED (R),MR TEJAS P SATTA
16049	FA/1136/2006	21/07/2017	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA	VITTHALBHAI MOHANBHAI KHER (DECD. THRO LEGAL HEIRS)R,JYOTSANABEN @ JASHREEBEN VITTHALBHAI KHER,JAYDEEP VITTHALBHAI KHER THROUGH RESP. NO. 1,JALPABEN VITTHALBHAI KHER THROUGH RESP NO. 1,MONGHIBEN MOHANBHAI KHER,NATVARLAL B. SINGHAV (OWNER OF TRUCK NO. GJ-3-Y-8634)	RULE SERVED,MR SUNIL B PARIKH
16050	FA/1137/2006	21/01/2008	HARIBHAI MAFATLAL PANDYA,HASUBEN MAFATLAL PANDYA THROUGH P.O.A. OF NO. 1,ARUNKUMAR MAFATLAL PANDYA THROUGH P.O.A. OF NO. 1	MR SUNIL L MEHTA,MR HEMANT B RAVAL	MR. LILABHAI SHARTANBHAI DESAI,	MR SP MAJMUDAR,MR VIMAL A PUROHIT

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16051	FA/1138/2006	13/01/2015	THE NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	VASANT SHANTILAL VORA,DIPIKABEN VASANT VORA,GELABHAI NATHABHAI SOLANKI,SHAMJI POCHA HETHWADIA	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
16052	FA/1139/2006	10/06/2019	NATIONAL INSURANCE CO.LTD,	MR SUNIL B PARIKH	THAKORE RAMESHJI CHELAJI,BABUBHAI V GORE,UNITED INDIA INSURANCE CO. LTD,RAJESHKUMAR DASHRATHLAL PATEL	RULE UNSERVED,MR AMIT C NANAVATI,MR ASHISH M DAGLI,MR PALAK H THAKKAR
16053	FA/1140/2006	10/06/2019	NATIONAL INSURANCE CO.LTD,	MR SUNIL B PARIKH	VINODBHAI ISHWARBHAI CHAUHAN,BABUBHAI V GORE,UNITED INDIA INSURANCE CO. LTD,RAJESHKUMAR DASHRATHLAL PATEL	NOTICE UNSERVED,MR AMIT C NANAVATI,MR ASHISH M DAGLI,MR PALAK H THAKKAR
16054	FA/1141/2006	23/04/2012	ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	JASHUBEN BABULAL TILALA,AARTI BABULAL TILALA (MINOR),DIPTI BABULAL TILALA (MINOR),NIKETA BABULAL TILALA (MINOR),DIVYESH BABULAL TILALA (MINOR),JIVRAJBHAI KANABHAI TILALA,RAMBHABEN JIVRAJBHAI TILALA,DANGAR HIMATKUMAR AMUBHAI,ABBASBHAI RASHULBHAI METAR	RULE SERVED,(MR KISHOR M PAUL)
16055	FA/1142/2006	18/10/2013	ASHOK LEYLAND FINANCE LTD. THROUGH EXECUTIVE OFFICER,	MR ANSHIN H DESAI	CHAMPAKLAL NANALAL JOSHI,NADIMBHAI ZAFARBHAI VAKIL,KATARIA AUTOMOBILES,UNITED INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SS BELSARE,MR ANKUR Y OZA
16056	FA/1143/2006	18/10/2013	ASHOK LEYLAND FINANCE LTD,	MR ANSHIN H DESAI	PUSHPABEN CHAMPAKLAL JOSHI(DECD. THRO LEGAL HEIRS & REP),CHAMPAKLAL NANALAL JOSHI,REKHABEN CHAMPAKLAL JOSHI,VIPUL CHAMPAKLAL JOSHI,NADIMBHAI ZAFARBHAI VAKIL,KATARIA AUTOMOBILES,UNITED INDIA ASSURANCE CO LTD	,RULE SERVED,MR SS BELSARE,MR ANKUR Y OZA
16057	FA/1151/2006	29/11/2010	THE SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VAGHJIBHAI AMTHUBHAI,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR NITIN M AMIN,MR MD VAKIL
16058	FA/1152/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BHARWAD PUNJA MOTI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR NITIN M AMIN
16059	FA/1153/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MANJIBHAI KUVERJIBHAI (HEIR OFDECD. KUNVERJIBHAI THOBHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR NITIN M AMIN
16060	FA/1154/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DAHYABHAI NANBHAI VAGHELA,BHAVSANGHBHAI DAHYABHAI,GOVINDBHAI DAHYABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16061	FA/1155/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHUNILAL VASRAM,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN

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16062	FA/1156/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VANMALIBHAI UDABHAI (HEIR OF DECD. DEVJIBHAI THOBHANBHAI),EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16063	FA/1157/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMNIKBHAI TRIKAMBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16064	FA/1158/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHNDULAL DIVRAJ,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16065	FA/1159/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KUNVERJIBHAI GORDHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16066	FA/1160/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SAMJIBEN CHHAGANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16067	FA/1161/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PREMJIBHAI MULJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16068	FA/1162/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KHUSHALBHAI MAVJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16069	FA/1163/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAGANBHAI VASRAMBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16070	FA/1164/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SAVSHIBHAI DHUDABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16071	FA/1165/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ASHWINKUMAR KALUBHAI (HEIR OF KALUBHAI MOHANBHAI),EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16072	FA/1166/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ASHWINKUMAR KALUBHAI (HEIR OFKALUBHAI MOHANBHAI),EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16073	FA/1167/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BHARWAD MALABHAI BHIMABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16074	FA/1168/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KHUSHALBHAI MOHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN

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16075	FA/1169/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SAMJUBEN CHHAGANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16076	FA/1170/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BALVANTSANG NAGJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16077	FA/1171/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SURESHBHAI KHUSHALBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16078	FA/1172/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	KANJIBHAI SAMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16079	FA/1173/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	BHADWAD MALABHAI BHIMABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16080	FA/1174/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANTABEN JASRAJBHAI (HEIR OF DECD. JASHRAJBHAI PRABHUBHAI),EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16081	FA/1175/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	KARSANBHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16082	FA/1176/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	SUNDERBHAI ZAVERBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16083	FA/1177/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GODAVRIBEN KALYANBHAI (HEIR OFDECD. GOMTIBEN AMARSHIBHAI),EXECUTIVE ENGINEER	,RULE SERVED,MR NITIN M AMIN
16084	FA/1178/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	HARIJIBHAI THOBHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16085	FA/1179/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	SHANKARBHAI TALSHIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16086	FA/1180/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NATVARBHAI MAVJIBHAI,EXECUTIVE ENGINEER	,RULE SERVED,MR NITIN M AMIN
16087	FA/1181/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMNIKBHAI TRIKAMBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16088	FA/1182/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GODAVRIBEN KALYANBHAI (HEIR OFDECD. KALYANBHAI AMRSHIBHAI),EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN

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16089	FA/1183/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	UJAMSHIBHAI VALJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16090	FA/1184/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JAGJIVAN MAVJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16091	FA/1185/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHADEVBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16092	FA/1186/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DHANJIBHAI MOHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16093	FA/1187/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKANBHAI SHIVABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16094	FA/1188/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VALJIBHAI LALJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16095	FA/1189/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	POPATBHAI DEVJIBHAI (DECD) THR'HEIRS,CHAMANBHAI POPATBHAI,CHANDUBHAI POPATBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16096	FA/1190/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	TRIKAMBHAI BHAGWANJI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16097	FA/1191/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ZAVERBHAI MULJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16098	FA/1192/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RAKMANIBEN MADHAVJIBHAI (DECD)THR'HEIRS,KANTILAL MADHAVJI,SHANTILAL MADHAVJIBHAI,KANCHANBEN HASHMUKHBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16099	FA/1193/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMBARAMBHAI KESHAVJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16100	FA/1194/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMBARAMBHAI KESHAVJI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16101	FA/1195/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMBARAM KESHAVJI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN

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16102	FA/1196/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VASRAMBHAI GOVINDBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL
16103	FA/1197/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VASRAMBHAI GOVINDBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL
16104	FA/1198/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VASRAMBHAI GOVINDBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL
16105	FA/1199/2006	29/11/2010	SPECIAL LAND ACQUISTIION OFFICER,	GOVERNMENT PLEADER	BHAVANBHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL
16106	FA/1200/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHAGWANBHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL
16107	FA/1201/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	BHAGWANBHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL
16108	FA/1202/2006	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	POPATBHAI DEVJIBHAI (DECD. THRO LEGAL HEIRS & REP),CHAMANBHAI POPATBHAI,CHANDUBHAI POPATBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16109	FA/1203/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	HARIBHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16110	FA/1204/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. BHAGWANJI JETHABHAI,TRIKAMBHAI BHAGWANJIBHAI,DHANJIBHAI BHAGWANJIBHAI,AMRUTBHAI BHAGWANJIBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16111	FA/1205/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	BALDEVBHAI POPATBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16112	FA/1206/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	AASHARAM SHAMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16113	FA/1207/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	NATVARBHAI VASRAMBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16114	FA/1208/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PREMJIBHAI KALUBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16115	FA/1209/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	ZAVERBHAI KARSANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16116	FA/1210/2006	29/11/2010	SPECIAL LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	NATVARBHAI VASRAMBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16117	FA/1211/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	DEVJI RATNABHAI(DECD) THR'HEIRS,AMBARAM DEVJIBHAI,RUPJI DEVJIBHAI,RAGJIVANBHAI DEVJIBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16118	FA/1212/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. DEVJIBHAI RATNABHAI,AMBARAM DEVJIBHAI,RUPJI DEVJIBHAI,JAGJIVANBHAI DEVJIBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16119	FA/1213/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	AMARSHIBHAI SHAMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16120	FA/1214/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	PARSOTTAMBHAI KARSANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16121	FA/1215/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	VINODRAY GORDHANBHAI PATEL,HEIRS OF SHANTABEN G. PATEL (DIED DURING PENDENCY OF APL.),VINODRAY GORDHANDAS,RASIKBHAI GORDHANBHAI,THE EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR NITIN M AMIN
16122	FA/1216/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NARANBHAI DEVJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16123	FA/1217/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	KALUBHAI ZAVERBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16124	FA/1218/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	PRAGJIBHAI TRIKAMBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16125	FA/1219/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	DAHYABHAI NANJIBHAI (DECD) THR'HEIRS,GOVINDBHAI DAYABHAI,BHAVSANGBHAI DAYABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16126	FA/1220/2006	29/11/2010	SPECIAL LAND AQUASTIION OFFICER,	GOVERNMENT PLEADER	ISHVARBHAI MALJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16127	FA/1221/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	CHATURBHAI MOHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN

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16128	FA/1222/2006	29/11/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	GIRDHARBHAI JIVRAJBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16129	FA/1223/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GORDHANBHAI TALSHIBHAI THR' HEIRS,BHIKHABHAI GORDHANBHAI,KUVERJIBHAI GORDHANBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16130	FA/1224/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GANESHBHAI LALJIBHAI (DECD) THR'HEIRS,FULJIBHAI GANESHBHAI,PRAVINBHAI NATHABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16131	FA/1225/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAVJIBHAI KHIMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16132	FA/1226/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MANJIBHAI ZAVERBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16133	FA/1227/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MANUBHAI DEVJI (DECD) THR' HEIRS,GUNVANTBHAI MANUBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16134	FA/1228/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HARJI KARSAN,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16135	FA/1229/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BHAVJIBHAI DEVJIBHAI PATEL,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16136	FA/1230/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	POPATBHAI DEVJIBHAI (DECD) THR'HEIRS,CHAMANBHAI POPATBHAI,CHANDUBHAI POPATBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16137	FA/1231/2006	29/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GHANSHYAMBHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
16138	FA/1232/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHUPATBHAI MOTIBHAI,EXECUTIVE ENGINEER	MR AD OZA,MR TRILOK J PATEL
16139	FA/1233/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.PRATAPBHAINATHABHAI,UJAMBEN PRATAPBHAI,BHUPATSINH PRATAPBHAI,PARSHOTAM PRATAPBHAI,GAJRABEN BHAVA,KAPILABEN PRATAPBHAI,LAXMIBEN PRATAPBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16140	FA/1234/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. DALSUKHBHAI GOVINDBHAI,MANGALBHAI DALSUKHBHAI,CHANDUBHAI MANGALBHAI,BHAILAL DALSUKHBHAI,PRATAP DALSUKHBHAI,CHHAGANBHAI DALSUKHBHAI,FATEHSINH DALSUKHBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA

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16141	FA/1235/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. MOHANBHAI MATHURBHAI:-AS BELOW,KHATUBHAI MOHANBHAI,BHAIJIBHAI MATHURBHAI,KALABHAI MOHANBHAI,GAJRABEN MATHURBHAI,PRATAPBHAI MOHANBHAI,FATEHSINH MOHANBHAI,SHANTABEN MOHANBHAI,PUNJIBEN MOHANBHAI,REVABEN MOHANBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16142	FA/1236/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. PRATAPBHAI NATHABHAI :- AS BELOW,UJAMBEN PRATAPBHAI,BHUPATSINH PRATAPBHAI,PARSHOTAMBHAI PRATAPBHAI,KAPILABEN PRATAPBHAI,LAXMIBEN PRATAPBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16143	FA/1237/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. JETHABHAI LALLUBHAI,MANSINH JETHABHAI,MAKORBEN JETHABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16144	FA/1238/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANSANGBHAI JETHABHAI,CHHITUBHAI GULABHAI,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16145	FA/1239/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. RAIJIBHAI SHANKARBHAI :- AS BELOW,NANIBEN RAIJIBHAI,BHIKHABHAI RAIJIBHAI,GANPATBHAI RAIJIBHAI,JASIBEN RAIJIBHAI,NANDABEN RAIJIBHAI,SHANTABEN RAIJIBHAI,NARMADABEN RAIJIBHAI,KAPILABEN RAIJIBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16146	FA/1240/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	AMBALAL MOTIBHAI PATEL,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16147	FA/1241/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ZAVERBHAI ISHWARBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16148	FA/1242/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF DECD. JESINGBHAI CHHOTABHAI :- ZAVERBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16149	FA/1243/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. LALLUBHAIJETHABHAI,HIMATBHAI LALLUBHAI,GOVINDBHAI LALLUBHAI,SHANTABEN LALLUBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16150	FA/1244/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF DECD. RANCHHODBHAI SHANKARBHAI :-,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16151	FA/1245/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BAI REVA D/O MOHANBHAI HIRABHAI,BAI SOMI WD/O CHIMANBHAI MANORBHAI,SOMABHAI CHHOTABHAI,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16152	FA/1246/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.LALLUBHAI JETHABHAI,HIMATBHAI LALLUBHAI PARMAR,GOVINDBHAI LALLUBHAI PARMAR,SHANTABEN LALLUBHAI PARMAR,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16153	FA/1247/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.CHHITABHAIJINABHAI:-- AS BELOW,CHIMANBHAI CHHITABHAI VASAVA,CHETANBHAI CHHITABHAI VASAVA,LAVGANBHAI CHHITABHAI VASAVA,CHANDABEN CHHITABHAI VASAVA,EMANBEN CHHITABHAI VASAVA,KALIBEN CHHITABHAI VASAVA,AMBABEN CHHITABHAI VASAVA,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16154	FA/1248/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHHAGANBHAI DEVJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA

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16155	FA/1249/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GIRDHARBHAI JETHABHAI LEGAL HEIRS OF DECD. HOTHABHAI,SOMABHAI GIRDHARBHAI,BHAILALBHAI GIRDHARBHAI,VALIBEN GIRDHARBHAI,DHANIBEN GIRDHARBHAI,KAMLABEN GIRDHARBHAI,SUNDERBEN GIRDHARBHAI,KALIDAS HOTHABHAI,SHANTABEN HOTHABHAI,RATILAL HOTHABHAI,RAVJIBHAI HOTHABHAI,NARMADABEN HOTHABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16156	FA/1250/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. HARISINGH KABHAIBHAI,SITABEN KABHAIBHAI PARMAR,MELABHAI KABHAIBHAI PARMAR,CHANDRASINH KABHAIBHAI PARAMAR,UDESINH KABHAIBHAI PARMAR,AMARSINGH KABHAIBHAI PARMAR,CHHATRASINH KABHAIBHAI PARMAR,HASMUKHBHAI KABHAIBHAI PARMAR,HARKHABEN KABHAIBHAI PARMAR,SHABHAI HARISING,DIWALIBEN HARISING,SURAJBEN KARISING,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16157	FA/1251/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHIVSINH KABHAISINH DODIYA,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR AD OZA
16158	FA/1252/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DALPATBHAI AMTHABHAI AS BELOW,SHANABHAI DALPATBHAI PARMAR,RAMANBHAI DALPATBHAI PARMAR,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR AD OZA
16159	FA/1256/2006	16/02/2015	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DARSHANA ASHOKBHAI SHUKLA,NATUBHAI ISHWARBHAI THAKOR,CHANDUBHAI KUBERDAS PATEL THROUGH LEGAL HEIRS,GAUTAMBHAI CHANDUBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
16160	FA/1257/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	LAXMANBHAI NARUBHAI,KHEMABHAI SILIYABHAI GOHEL,BAI HUMLI, WIFE OF KHEMABHAI SILIYABHAIGOHEL,HIMATSINH SALAMSINH PAGI (DRIVER),MAHADEVKUMAR MAGANLAL DESAI (OWNER)	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16161	FA/1258/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	BAI MANGI WD/O. MATHURBHAI VALLABHBHAI BHABHOR,HIMATSINH SALAMSINH PAGI (DRIVER),MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16162	FA/1259/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	BAI MANGI WD/O. MATHURBHAI VALLABHBHAI BHABHOR,HIMATSINH SALAMSINH PAGI,MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16163	FA/1260/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	BAI MANGI WD/O. MATHURBHAI VALLABHBHAI BHABHOR,HIMATSINH SALAMSINH PAGI,MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16164	FA/1261/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	LAXMANBHAI NARUBHAI (MINOR) THROUGH KHEMABHAI SILIYABHAI,HIMATSINH SALAMSINH PAGI,MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16165	FA/1262/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	LAXMANBHAI NARUBHAI(MINOR) THROUGH KHEMABHAI SILIYABHAI,HIMATSINH SALAMSINH PAGI,MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16166	FA/1263/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	LAXMANBHAI NARUBHAI (MINOR),HIMATSINH SALAMSINH PAGI,MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16167	FA/1264/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	VICHIYABHAI HIRIYABHAI BHURIYADELETED VIDE ORDER BELOW EX.13,SARMABEN W/O. VICHIYABHAI HIRIYABHAI,HIMATSINH SALAMSINH PAGI (DRIVER),MAHADEVKUMAR MAGANLAL DESAI (OWNER)	DELETED,RULE SERVED, (MR NIRAL R MEHTA)

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16168	FA/1265/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	LAXMANBHAI NARUBHAI (MINOR),KHEMABHAI SILIYABHAI GOHEL,BAI HUMLI W/O. KHEMABHAI SILIYABHAI GOHEL,HIMATSINH SALAMSINH PAGI (DRIVER)	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16169	FA/1266/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	CHUNIYABHAI VINCHIYABHAI BHURIYA,HIMATSINH SALAMSINH PAGI,MAHADEVKUMAR MAGANLAL DESAI	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16170	FA/1267/2006	03/07/2018	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	BAI MANGI WD/O. MATHURBHAI VALABHAI,VALABHAI NATHABHAI BHABHOR (DELETED),BAI MALI W/O. VALABHAI NATHA BHAI,HIMATSINH SALAMSINH PAGI (DRIVER),MAHADEVKUMAR MAGANLAL DESAI (OWNER)	DELETED,RULE SERVED, (MR NIRAL R MEHTA)
16171	FA/1278/2006	17/04/2017	GOVERNMENT OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	GHANSHYAMBHAI MATHURBHAI PATEL,EXECUTIVE ENGINEER	,MR KM SHETH
16172	FA/1282/2006	17/04/2017	GOVERNMENT OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD.POONAMBHAI RAIJIBHAI PADHIYAR,CHANDUBHAI P. PADHIYAR,VITHHALBHAI P. PADHIYAR,RANCHHODBHAI P. PADHIYAR,EXECUTIVE ENGINEER	,MR KM SHETH
16173	FA/1284/2006	17/04/2017	GOVERNMENT OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BHAILALBHAI CHHOTABHAI,EXECUTIVE ENGINEER	,MR KM SHETH
16174	FA/1286/2006	17/04/2017	GOVERNMENT OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	GHANSHYAMBHAI MATHURBHAI PATEL,EXECUTIVE ENGINEER	,MR KM SHETH
16175	FA/1297/2006	17/04/2017	GOVERNMENT OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	GOBARBHAI MAHIJIBHAI HARIJAN,EXECUTIVE ENGINEER	
16176	FA/1299/2006	17/04/2017	GOVERNMENT OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	BHARATBHAI LAKHABHAI,EXECUTIVE ENGINEER	
16177	FA/1301/2006	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL DEVAJIBHAI MALJIBHAI,KANTABEN DEVJIBHAI,MANILAL DEVJIBHAI,JAGJIVANBHAI DEVJIBHAI,SHANTABEN DEVJIBHAI,SHARDABEN DEVJIBHAI,PATEL BHAGVANBHAI DEVJIBHAI SINCE DIED HIS HEIRS.,MADHUBEN BHAGVANBHAI,VISHNUBHAI BHAGVANBHAI,VINODBHAI BHAGVANBHAI,EXECUTIVE ENGINEER	
16178	FA/1315/2006	22/06/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MERAMAN KHENGAR RAJPUT,NAVIN BACHULAL THAKKER	RULE SERVED,MS NIYATI K SHAH,MR.D K.PUJ
16179	FA/1316/2006	22/06/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	AMADBHAI ABDULLA NODE,HARUNBHAI AMADBHAI NODE	RULE SERVED
16180	FA/1317/2006	16/01/2017	SMT. JAYSHREEBEN MOHANLAL MAV,	(MR BP MUNSHI)	MOHANLAL LAKSHMIDAS MAV,	RULE SERVED,SERVED BY RPAD (R)
16181	FA/1318/2006	23/06/2015	RAKESH MOHAN S/O. LATE COL. V.R. MOHAN,SMT. COMILLA MOHAN W/O. LATE COL. V.R. MOHAN	MR NAVIN K PAHWA,MR MAULIK G NANAVATI	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,	MS MEGHA JANI
16182	FA/1321/2006	12/02/2018	UNITED INDIA INSURANCE CO.LTD,	SHARMISHTA A DAVE	KALUSINH UDESINH CHAUHAN,KANTABEN BADDHABHAI PATEL	RULE UNSERVED,SHRIKAR H BHATT,MR BHAVIK J PANDYA
16183	FA/1322/2006	21/01/2015	GORDHANBHAI MAGANBHAI,	MR HARSHIT S TOLIA	MANUBHAI DHANJIBHAI MALAVIA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,DS AFF.NOT FILED (R)
16184	FA/1323/2006	15/01/2014	RASHIMKANT KANTILAL TRIVEDI,	MR RC JANI	ARTI RASHMIKANT TRIVEDI S/O VYOMESHBHAI RAMPRASAD,	MR G RAMAKRISHNAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16185	FA/1324/2006	06/02/2012	BHAVANBHAI LAGHARABHAI BHARWAD,SAVITABEN BHAWANBHAI BHARWAD	MR RITURAJ M MEENA	ABDULSATAR ISUFBHAI KADAVA,AMBICA KHANDSARI UDYOG,NATIONAL INSURANCE COMPANY	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,RULE NOT RECD BACK,MR SUNIL B PARIKH,MR HARSHIT S TOLIA
16186	FA/1326/2006	15/03/2012	KALU @ MALABHAI KHUNTI(DECD) THR'HEIRS,BHINIBEN MALABHAI KHUNTI,LILUBEN MALABHAI KHUNTI,NAGAJAN MALABHAI KHUNTI	MR RC KAKKAD	VAJESANG BHUPATSANG JADEJA,NATIONAL INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED
16187	FA/1327/2006	22/03/2018	DHIRAJLAL LALJIBHAI THAKKER,	MR.NANDISH H THACKAR	NARANBHAI CHANABHAI BHARWAD,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
16188	FA/1328/2006	22/03/2018	RAJNIKANT DHIRAJLAL THAKKER,	MR.NANDISH H THACKAR	NARANBHAI CHANABHAI BHARWAD,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
16189	FA/1329/2006	23/03/2017	MADHURI W/D DECD. RAJESHBHAI DURLABHJI PAREKH,MINOR JATAN RAJESHBHAI PAREKH-NOW MAJOR,MINOR SITAL RAJESHBHAI PAREKH-NOW MAJOR,DURLABHJI LAXMICHAND PAREKH (DELETED AS PER COURT ORDER DT 08/09/15),SUSHILABEN DURLABHJI PAREKH	DELETED,MR DHARMESH V SHAH	RAJUBHAI NATWARLAL KOLI,DECEASED CHAKUBHAI DATUBHAI PATEL THROUGH LEGAL HEIRS,VASANTBHAI CHAKUBHAI PATEL (AMENDED AS PER COURT'S ORDER DTD 08/09/15.),THE NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR
16190	FA/1331/2006	12/02/2018	SHARDULBHAI HARSURBHAI RAVAL (DECD)THR'HEIRS,BALUBEN SHARDULBHAI,BATUKBHAI SHARDULBHAI,MANUBHAI SHARDULBHAI,BHIMABHAI SHARDULBHAI,BALABHAI SHARDULBHAI,SANABHAI SHARDULBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	VALLABHBHAI NATHUBHAI KOLI,ARJUNBHAI WAGHJIBHAI THAKKAR,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR AJAY R MEHTA
16191	FA/1332/2006	05/02/2016	JAMUBEN,W/O JAGUBHAI MAGUBHAI MIR,	MR AR LAKHIA	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED,MS SEJAL K MANDAVIA
16192	FA/1333/2006	12/01/2018	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	SAVJIBHAI LALJIBHAI CHAVDA,YUNUSBHAI @ YASINBHAI K SHEIKH	MR DHAVAL D VYAS,MS AMRITA AJMERA
16193	FA/1334/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNABHAI RAIJIBHAI BHIL,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
16194	FA/1335/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BABULAL RAMNATH,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
16195	FA/1336/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF TRIKAMBHAI DALPABHAI,NARMADABEN TRIKAMBHAI,RASHIRAM TRIKAMBHAI,RAGHABHAI TRIKAMBHAI,AMBALAL VASANTBHAI,NAGINBHAI VASANTBHAI,TULSIBEN VASANTBHAI,PRABHUBHAI DALPABHAI,GANPATBHAI BHAIJIBHAI,KANJIBHAI BHAIJIBHAI,JETHIBEN BHAIJIBHAI,DUVARKIBEN BHAIJIBHAI,MAHENDRABHAI VIKRAMBHAI,KALIBEN VIKRAMBHAI,SONIBEN VIKRAMBHAI,MAGIBEN VIKRAMBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK, (MR A J PATEL)
16196	FA/1337/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI MAGANBHAI BHIL,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
16197	FA/1338/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI JIRABHAI BHIL,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)

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16198	FA/1339/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF VASANTBHAI DALPABHAI,AMBALAL VASANTBHAI,NAGINBHAI VASANTBHAI,TULSIBEN VASANTBHAI,NARMADABEN TRIKAMBHAI,KASHIRAM TRIKAMBHAI,RAGHABHAI TRIKAMBHAI,PRABHUBHAI DALPABHAI,GANPATBHAI BHAYJIBHAI,KANJIBHAI BHAYJIBHAI,JETHIBEN BHAYJIBHAI,DUWARKIBEN BHAYJIBHAI,MAHENDRABHAI VIKRAMBHAI,KALIBEN VIKRAMBHAI,SONIBEN VIKRAMBHAI,MANGIBEN VIKRAMBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK, (MR A J PATEL)
16199	FA/1340/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	VAKHATBEN HIMATBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
16200	FA/1341/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DARIYABEN ZAVERSINH,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
16201	FA/1342/2006	11/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI HIMATBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
16202	FA/1343/2006	07/08/2015	UNITED INDIA INSURANCE COMPANY LIMITED,	MR PALAK H THAKKAR	PATEL RAMESHCHANDRA KANTILAL,HARGOVANBHAI K. PATEL	RULE NOT RECD BACK,SERVED BY AFFIX. (R),MR JM BAROT,MR RAJESH M CHAUHAN
16203	FA/1344/2006	27/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	MUKESHGAR @ MAHESHGAR RAMGAR GOSAI(DECD. THRO LEGAL HEIRS),CHANDRIKABEN MUKESHGAR GOSAI,KISHAN MUKESHGAR @ MAHESHGAR GOSAI (THROUGH RESP. NO. 1/1),SAGAR MUKESHGAR @ MAHESHGAR GOSAI (THROUGH RESP. NO. 1/1),RAMABEN RAMGAR GASAI,SWAMINARAYA VIJAY CARRY TRADE PRIVATE LTD.	APPEARANCE DELETED,RULE SERVED,MS BHAVIKA H KOTECHA
16204	FA/1345/2006	10/06/2014	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	LALITABEN SHANKARLAL BIHANI,SANTOSHIBEN SHANKARLAL BIHANI,SUPRIYABEN SHANKARLAL BIHANI,RITESHKUMAR SHANKARLAL BIHANI,VIKRAMSING KHADERUSING KURMI,JAISON CHEMICAL INDUSTRIES	,RULE SERVED,MR MTM HAKIM
16205	FA/1346/2006	23/03/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	BAILABEN DULABHAI,MINOR HANSABEN DULABHAI THROUGH RESP. NO. 1,MINOR MANCHABEN DULABHAI THROUGH RESP. NO. 1,MINOR GULABBEN DULABHAI THROUGH RESP. NO. 1,NANJIBHAI BHOJABHAI SINCE DECDTHRO'LEGAL HEIRS & REPRS.,BAILABEN DULABHAI (LRS OF DECDR-5),MINOR HANSABEN DULABHAI (LRS OF DECD. R-5),MINOR MANCHABEN DULABHAI (LRSOF DECD. R-5),MINOR GULABBEN DULABHAI (LRS OF DECD. R-5),SMT. HETALBEN D. ACHARYA	,RULE SERVED,RULE UNSERVED,MS AMRITA AJMERA
16206	FA/1347/2006	05/02/2016	ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	BHARTIBEN RAMNIKLAL THAKRAR,VITTHALDAS PARMANAND THAKRAR,HARAKHBEN VITTHALDAS THAKRAR,HARESHKUMAR N. KHUBCHANDANI	RULE SERVED,MR PREMAL S RACHH
16207	FA/1348/2006	05/02/2016	THE ORIENTAL INSURANCE CO. LTD,	MR RAJNI H MEHTA	MINABA BALWANTSINH @ CHANDRA SINH,MINOR CHANDUBHA BALWANTSINH @ CHANDRASINH (THROUGH NO. 1),MINOR MAHENDRASINH BALWANTSINH@ CHANDRASINH (THROUGH NO. 1),BHAGVANSING @ JITUBHA KHANAJI JADEJA,RATANBA BHAGVANSING @ JITUBHA,HARESHKUMAR N. KHUBCHANDANI,NEW INDIA ASSURANCE CO. LTD,MUKESH LAXMIDAS VAIDYA	RULE SERVED,MR PREMAL S RACHH

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16208	FA/1349/2006	11/08/2017	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	ZAHIR AHMED KHALIL AHMED ANSARI,ZARINABIBI ZAHIR AHMED ANSARI,KIRANKUMAR KANTIBHAI PATEL	MR DR BHATT,MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)
16209	FA/1350/2006	11/08/2017	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	QUTUBUDDIN A. MAL,RIYAZUDDIN QUTUBUDDIN MAL,MUGISUDDIN QUTUBUDDIN MAL,FARHATBANU MUNWARBEG MOGAL,BHAIUDDIN QUTUBUDDIN MAL,MOHINUDDIN QUTUBUDDIN MAL,RAFIUDDIN QUTUBUDDIN MAL,AHMEDMIYA QUTUBUDDIN MAL,SHARFUNNISA QUTUBUDDIN MAL,KIRANKUMAR KANTIBHAI PATEL	RULE SERVED,MR DR BHATT
16210	FA/1354/2006	29/03/2008	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	HEIRS OF DECD. BHAGWANBHAI MAGANBHAI,MAGANBHAI RAGHABHAI,URMILABEN BHAGWANBHAI,SAROJBEN BHAGWANBHAI,GAYATRIBEN BHAGWANBHAI THROUGH RESP. NO. 1/2.,PARESH BHAGWANBHAI THROUGH RESP. NO. 1/2.,NANBHA CHANDUBHA PARMAR,ISHWARBHAI GATORBHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	,MS MEGHA JANI,MS AMRITA AJMERA
16211	FA/1355/2006	23/02/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	MANJI PREMJI PATEL,RATANBEN MANJI PATEL,LALJIBHAI LADHABHAI SANDHAR,LADHA VAJA SANDHAR,RAMJI LADHA SANDHAR	NOTICE SERVED
16212	FA/1356/2006	11/03/2011	PARSHOTTAMBHAI DESAIBHAI PARMAR,KARSANBHAI DESAIBHAI PARMAR,ANOPBHAI DESAIBHAI PARMAR,KAMLABEN DESAIBHAI PARMAR,KASHIBEN DESAIBHAI PARMAR,RAMANBHAI DESAIBHAI PARMAR,KAPILABEN DESAIBHAI PARMAR,KACHANBEN DESAIBHAI PARMAR,ARVINDBHAI DESAIBHAI PARMAR	MR KM SHETH	SPEICAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16213	FA/1357/2006	11/03/2011	SABIRKHA ANVARKHA PATHAN,	MR KM SHETH	SPEICAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16214	FA/1358/2006	11/03/2011	KANCHANBEN HIMMATBHAI,RAMSANG HIMMATBHAI	MR KM SHETH	SPEICAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16215	FA/1359/2006	11/03/2011	KANCHANBHAI CHHOTABHAI,	MR KM SHETH	SPEICAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16216	FA/1360/2006	11/03/2011	CHANDUBAHI CHHAGANBHAI(DECD. THRO LEGAL HERIS & REP),VARSINGBHAI CHANDUBHAI,SHARDABEN CHANDUBHAI,RAMESHBHAI CHANDUBHAI,SANTOKBEN CHANDUBHAI,LAXMIBEN CHANDUBHAI	MR KM SHETH	SPEICAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16217	FA/1361/2006	11/03/2011	AHMEDBHAI RAHIMBHAI,	MR KM SHETH	SPEICAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16218	FA/1362/2006	11/03/2011	VIRSANG LALLUBHAI(DECD. THRO LEGAL HEIRS & REP),KALIDAS VIRSNAG,KOKILABEN VIRSANG,SAVITABEN VIRSANG,KANTABEN VIRSANG	MR KM SHETH	SPEICAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16219	FA/1363/2006	11/03/2011	LAXMIBEN MELABHAI,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR AD OZA
16220	FA/1374/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	MANJULABEN AMBALAL (SINCE DEC'D THRO'HEIRS & LRS),JOSHI SUNILKUMAR NAVINBHAI,JOSHI MANISHKUMAR NAVINBHAI,EXECUTIVE ENGINEER	,RULE SERVED,MR AD OZA,(MR JAY P AMIN)
16221	FA/1375/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	DHULABHAI SHANKERBHAI THAKORE,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA

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16222	FA/1376/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	KAGDISHBHAI KANTIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA
16223	FA/1377/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	ARVINDBHAI KANTIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA
16224	FA/1378/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	RAMANBHAI MOTIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA
16225	FA/1379/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	CHHAGANBHAI TRIBHOVANBHAI PATEL DECD.THROUGH THE LRS,VIPINBHAI CHHAGANBHAI PATEL,MAHESHBHAI CHHAGANBHAI PATEL,DINESHBHAI CHHAGANBHAI PATEL,JAYABEN CHHAGANBHAI PATEL,EXECUTIVE ENGINEER	,MR AD OZA
16226	FA/1380/2006	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MADHUBEN BHAILALBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA
16227	FA/1381/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	BHAVINBHAI BHAILALBHAI PATEL THRO'P.O.A. MAHESHBHAI B PATEL,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA
16228	FA/1382/2006	15/10/2013	NEW INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	RANJANBEN NARSHIBHAI,DHARMISHTHA NARSHIBHAI,SHILPA NARSHIBHAI,SONAL NARSHIBHAI,RUPAL NARSHIBHAI,MINOR JAYESH NARSHIBHAI LAMBA THROUGH RESP. NO. 1.,GADHVI RAMBHAI DEVKARAN,SMT. HIRALBEN RAMBHAI,SHRI KARSHAN GANGA MATA,SARDAR LABHSING BACHANSINH,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),(MR KISHOR M PAUL),MR CHIRAG B PATEL
16229	FA/1383/2006	21/07/2017	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	ANOPSINH KASHUBHA PARMAR,ANIRUDHSINH K. PARMAR,CHIKUBHAI POPATBHAI C/O. ANIRUDHSINH K. PARMAR	RULE SERVED
16230	FA/1384/2006	25/01/2016	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	PETER P. JOSEPH,ABDULRAHIM MIYAUSMAN SURATI OWNER OF TRUCK NO. GJ-9-T-4426,NEW INDIA ASSURANCE CO. LTD.,JOSEPH EDUCATION TRUST (0WNER OF JEEP NO. GBZ-8392)	RULE SERVED,MR JV JAPEE,MR SHASHIKANT S GADE
16231	FA/1385/2006	16/03/2016	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	KUNTABEN KANTILAL PATEL,HIMANSHU KANTILAL PATEL(MINOR)THRO' KUNTABEN KANTILAL PATEL,NEHANSU KANTILAL PATEL(MINOR) THRO' KUNTABEN KANTILAL PATEL,GUNVANTBHAI KUSHALBHAI PATEL,VARSHABEN D PATEL	NOTICE SERVED
16232	FA/1387/2006	25/01/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	BACHHUBHAI MASHRUBHAI KOLI - PATEL,LILABEN BACHHUBHAI KOLI -PATEL,RAV HITENDRASINH RUGNATSINH DRIVER,SANJARY TRANSPORT CO. PROP.: ABDULGANI G. ZANKHAWALA	NOTICE SERVED,RULE SERVED
16233	FA/1388/2006	01/04/2019	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	SAUKATKHAN HASANKHAN NOORJAHAN SAUKATKHAN,REFATKHAN SAUKATKHAN (MINOR) THROUGH RESP. NO. 1,SAMIMBANU GULAMHUSAINKHAN,PRATAPSINH PRABATSINH SADIYA,RAMZANI YAKUBBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR HM PARIKH,MR.HEMANG H PARIKH
16234	FA/1389/2006	21/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	GANESH OIL MILLS & GRINDING FACTORY,	MR DIPAK R DAVE
16235	FA/1390/2006	21/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	KRISHNA OIL MILLS,	MR DIPAK R DAVE
16236	FA/1391/2006	21/02/2014	REGIONAL DIRECTOR,	MR HEMANT S SHAH	SATYAM OIL INDUSTRIES,	MR DIPAK R DAVE

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16237	FA/1392/2006	01/05/2019	THE ORIENTAL INSURANCE COMPANYLTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. PRAFULCHANDRA NARBHERAM LADHANI,SMT. HANSAGURI PRAFULCHANDRA LADHANI,APLA PRAFULCHANDRA LADHANI,SONAL PRAFULCHANDRA LADHANI,SEEMA PRAFULCHANDRA LADHANI,HIRAL PRAFULCHANDRA LADHANI,NARESH PRAFULCHANDRA LADHANI,CHETAN MANSHUKHLAL KOTICHA,AMARSHI BHIMABHAI RAVAL(DELETED),LAKHMANBHAI NARANBHAI KUMBHAR(DELETED),KAMLESHBHAI LAKHMANBHAI TANK,PRAVINBHAI JERAMBHAI JOSHI(DELETED)	,DELETED,MR RC KAKKAD,MS MAMTA R VYAS,MR PRATIK Y JASANI
16238	FA/1393/2006	15/09/2014	RAJENDRABKUMAR VITHHALDAS PATEL,	MR NV GANDHI	SURYAKANT MANGALAJI BODAT DRIVER OF JEEP NO.GAD-5826,JAGDISHKUMAR NARAYANBHAI PATELOWNER OF JEEP NO.GAD-5826,INSURANCE COMPANY ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,MR ASHISH M DAGLI,MR ANAL S SHAH
16239	FA/1394/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	KARSHANBHAI PURSHOTTAMDAS PATEL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16240	FA/1395/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL MEGHABHAI CHAGANBHAI (TRUSTEE OF RAMJI MANDIR),SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16241	FA/1396/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL GORDHANBHAI CHHAGANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16242	FA/1397/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL PRAHALADBBHAI LALADAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16243	FA/1398/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL VISHNUBHAI RANCHHODBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16244	FA/1399/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL MEGHABHAI CHHAGANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16245	FA/1400/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBALAL KACHARABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16246	FA/1401/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL PRAHLADBHAI PUNJABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16247	FA/1402/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL BABULAL DAHYABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16248	FA/1403/2006	06/02/2013	THE NEW INDIA ASSURANCE COMPANY LIMITED,THE NEW INDIA ASSURANCE COMPANY LIMITED	MR SANDIP C SHAH	MAHENDRAKUMAR RAMJIBHAI BHAMANIA,MANIBEN MAHENDRAKUMAR BHAMANIA,HEIR OF DECD. KISHOREBHAI BHATHIBHAI PARMAR,HIRABEN WD/O. KISHOREBHAI PARMAR(SOLANKI),GABHUHAI POLABHAI BHARWAD,MAHENDRAKUMAR R. BHAMANIA	,DELETED,RULE SERVED,MR ARPIT A KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16249	FA/1404/2006	10/12/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	GAYATRIDEVI ASHOKKUMAR MISHRA,ARUNKUMAR ASHOKKUMAR MISHRA THROUGH RESP. NO. 1,BIRANKUMAR ASHOKKUMAR MISHRA THROUGH RESP. NO. 1,MAMTA ASHOKKUMAR MISHRA THROUGH RESP. NO. 1,SHIVMURTI PRASAD MISHRA,BALUSING DANSING MAKWANA (RAJPUT),GOVINDBHAI HANSRAJBHAI PATEL,MINISTRY OF DEFENCE	DELETED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR HARSHIT S TOLIA
16250	FA/1405/2006	19/06/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	JENAJI RAMAJI CHAUHAN,MOHANBHAI DWARKADAS PATEL	RULE SERVED
16251	FA/1449/2006	15/10/2013	THE UNITED INDIA INSURANCE COMPANY LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	GADHVI NARSHIBHAI RAMBHAI LAMBA THR'HEIRS,SMT. RANJANBEN NARSHIBHAI,KUM.DHARMISHTHA NARSHIBHAI,KUM. SHILPA NARSHIBHAI,KUM.SONAL NARSHIBHAI,KUM. RUPAL NARSHIBHAI,JAYESH NARSHIBHAI LAMBA,GADHVI RAMBHAI DEVKARAN,SMT. HIRALBEN RAMBHAI,SHRI KARSHAN GANGA MATA,THE NEW INDIA ASSURANCE CO. LTD.,SARDAR LABHSINGH BACHANSINH	,RULE NOT RECD BACK,RULE SERVED,(MR KISHOR M PAUL),MR PALAK H THAKKAR,MR CHIRAG B PATEL
16252	FA/1452/2006	16/07/2009	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	PREMJIBHAI RATUBHAI PATEL C/O YOGESH B RATHOD,MAKSON CERAMICS	RULE SERVED,(MR KISHOR M PAUL)
16253	FA/1502/2006	18/09/2014	MOHAMMED SAIFI MUSHTAQ AHMED LALA(MINOR),	MR MITESH R AMIN	DRIVER OF DCM TOYOTA NO. GJ-2-T-5895 9KARMAN M. DESAI),OWNER OF DCM TOYOTA NO. GJ-2-T5895 (RASIKLAL V. PATEL),INSURANCE COMPANY LTD. (THE ORIENTAL INSURANCE CO. LTD.)	RULE SERVED,MS KARUNA V RAHEVAR
16254	FA/1503/2006	16/03/2017	MUNIRABEGAM W/O. A. GANI MIYAAHMED JIVA,MOHAMMED ASIF A. GANI JIVA,MOHAMMED RIYAZ A. GANI JIVA,MOHAMMED SHAKIL A. GANI JIVA	MR MITESH R AMIN	DRIVER OF TRUCK NO. RJ-9-G-0249 JAGDISHCHANDRA GANESHRAM. KHATIK,OWNER OF TRUCK NO. RJ-9-G-0249 RAMESHCHANDRA KABULALJI. NAGORI,NATIONAL INSURANCE CO. LTD. THE MANAGER	RULE SERVED,MR SUNIL B PARIKH
16255	FA/1517/2006	03/07/2009	DOULATKHAN @ MAHEBOOBKHAN IZMATKHAN,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16256	FA/1518/2006	03/07/2009	HEIRS OF DECD.ISAPKHAN KESARKHAN,NOORMOHAMMAD ISAPKHAN	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16257	FA/1519/2006	03/07/2009	PATHAN ASMATKHAN KARIMKHAN,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16258	FA/1520/2006	03/07/2009	UMARBHAI KESARBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16259	FA/1521/2006	03/07/2009	JORBHABHAI KAJUBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16260	FA/1522/2006	03/07/2009	JORBHABHAI KAJUBHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16261	FA/1523/2006	03/07/2009	CHHAGANBHAI CHHITABHAI VASAVA,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16262	FA/1524/2006	03/07/2009	BAVJIBHAI PURSHOTTAM,DECD. THRO'HIS HEIRS,RATANBEN BAVJIBHAI,DAHIBEN BAVJIBHAI,DHANIBEN BAVJIBHAI,CHAMPABEN BAVJIBHAI	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16263	FA/1525/2006	03/07/2009	KANJIBHAI HIRABHAI,DECD.THRO' HEIRS,BHAGABHAI KANJIBHAI,SHANKARBHAI KANJIBHAI,KAPILABEN ISHWARBHAI,HANSABEN ISHWARBHAI,LALITABEN ISHWARBHAI,INDIRABEN ISHWARBHAI,MINABEN ISHWARBHAI,MALLLIKABEN ISHWARBHAI,SUDHABEN ISHWARBHAI,BHUPENDRABHAI ISHWARBHAI	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16264	FA/1526/2006	03/07/2009	CHHAGANBHAI SHANKARBHAI,DECD. THRO'HIS HEIRS,CHANDUBHAI CHHAGANBHAI MISTRY,OCHHAVBHAI CHHAGANBHAI MISRTY,MANUBHAI CHAGANBHAI MISTRY,ISHWARBHAI CHHAGANBHAI PANCHAL,PREMLATABEN CHHITUBHAI PANCHAL	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16265	FA/1527/2006	03/07/2009	AAJAMKHAN BADARKHAN,	(MR A J PATEL)	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16266	FA/1529/2006	23/03/2015	UDESINH RATANSINH(DECD)THR' HEIRS,KANTABEN UDESINH SOLANKI,JYOTIBEN UDESINH SOLANKI,VIKRAMSINH UDESINH SOLANKI,KIRANSINH UDESINH SOLANKI,MANCHHABEN RATANSINH SOLANKI	MR MEHUL S SHAH	PARSOTTAMDAS DHAMJIBHAI RAMJIYANI,NEW INDIA ASSURNACE CO. LTD,SHARDABEN PUNJALAL RAVAL,ORIENTAL INSURANCE CO.LTD	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH,MR RITURAJ M MEENA
16267	FA/1531/2006	24/11/2015	JAGATSINH BHIKHAJI CHAUHAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NAGARAM MOTIRAM CHAUDHARI,VIKRAM SHAMJI VARCHAND,NATIONAL INSURANCE CO LTD,JAGDISH MITHU AGHAR (DELETED),DINESH NARAYANBHAI PATEL(DELETED),NEW INDIA ASSURANCE CO LTD	DELETED,RULE SERVED,MR SUNIL B PARIKH,(MR MAULIK J SHELAT)
16268	FA/1535/2006	12/02/2018	BALUBEN SHARDULBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VALLABHBHAI NATHUBHAI KOLI,ARJUNBHAI WAGHJIBHAI THAKKAR,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
16269	FA/1537/2006	12/09/2014	SHIRISHKUMAR KALIDAS RAJGURU (DECD. THRO LEGAL HERIS),RITABEN SHIRISHKUMAR RAJGURU,DAMPI SHIRISHKUAMR RAJGURU (MINOR),DELETED AS DIED,MANJULABEN KALIDAS RAJGURU	MR PANKAJ R DESAI	HARISINH SANKERSINH RATHOD,VINODBHAI CHIMANBHAI PATEL,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MS AMEE YAJNIK
16270	FA/1538/2006	06/02/2012	RITABEN HASMUKHBHAI(DECD. THROLEGAL HEIRS & REP.),HASMUKHBHAI VASHRAMBHAI RATHOD,KANTABEN HASMUKHBHAI RATHOD	MR DIVYESH SEJPAL	KALUBHAI KESHUBHAI RATHOD,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD
16271	FA/1539/2006	26/03/2018	BHAGAWATIBEN WD/O LATE SHRI SURENDRABHAI RAJVIBHAI PATEL,NAYAN SURENDRABHAI PATEL,NISCHAL SURENDRABHAI PATEL,RAVJIBHAI SHANKARBHAI PATEL (DELETED VIDE EX.-26)	(MR BD KARIA)	CHIMANBHAI BADARBHAI RATHOD (DELETED),USMANGANI HAJI GULAMNABI PATEL,UNITED INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,MR PALAK H THAKKAR
16272	FA/1544/2006	09/05/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	KASTURIDEVI SHRAVANLAL JAT,SARIJ SHRAVANLAL JAT,NEMARAM SHRAVANLAL JAT,JITU SHRAVANLAL JAT,POKARMAL GOVINDRAM JAT,PATASIDEVI POKARMAL JAT,PRAVINBHAI PRAHLADBHAI AGRAWAL	SERVED BY AFFIX. (R), (MR SANDEEP N BHATT)
16273	FA/1545/2006	09/07/2009	GAUTAMPURI MADHAVPURI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED
16274	FA/1546/2006	09/07/2009	PUJABHAI MAVJIBHAI GOR,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16275	FA/1547/2006	09/07/2009	RAMILABEN JESANGBHAI PATEL,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16276	FA/1548/2006	09/07/2009	JADAVBHAI DESAIBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16277	FA/1549/2006	09/07/2009	PATE DABHAIBHAI CHATURBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16278	FA/1550/2006	09/07/2009	RAMESHBHAI SANABHAI OD,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16279	FA/1551/2006	09/07/2009	NARENDRA KUMAR MANIBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16280	FA/1552/2006	09/07/2009	AMARSANG BAGVANSANG,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16281	FA/1553/2006	09/07/2009	RASANG SURSANGBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16282	FA/1554/2006	09/07/2009	BAIRAJBEN W/O DALPATRAJ,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16283	FA/1555/2006	09/07/2009	PRAVINSONH MULAJIBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16284	FA/1556/2006	09/07/2009	RAJ JITSINH GULABSINH,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16285	FA/1557/2006	09/07/2009	VASAVA RANCHHODBHAI LAXMANBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16286	FA/1558/2006	09/07/2009	MAHESHBHAI BHAILALBHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16287	FA/1559/2006	09/07/2009	MADHUBEN SOMABHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16288	FA/1560/2006	09/07/2009	MADHAVSANG NAHARSANG,	(MR A J PATEL)	STATE OF GUJARAT,SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
16289	FA/1561/2006	22/02/2019	SHANTILAL JIVRAM RATHOD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KISHORISNH CHANDUBHA JADEJA DIED DURING PENDENCY,ABDUL SATAR RAMJU SUMAR,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,MR HEMANT S SHAH
16290	FA/1562/2006	11/04/2017	THAKER RAJENDRAKUMAR GHANSHYAMBHAI,	HL PATEL ADVOCATES	JHALA MAULSHANKER HANSARAJ MOCHI,JHALA NAROTTAMBHAI HANSARAJ MOCHI	NOTICE SERVED,RULE SERVED
16291	FA/1563/2006	11/03/2016	MOHANLAL HARIRAM AAHNA (THACKER),PRADIP MOHANLAL AAHNA,JAGRUTI MOHANLAL AAHNA,VIREN MOHANLAL AAHNA	MR MEHUL S SHAH	BABULAL HARIRAM MALII DELETED IN LOWER COURT,PANDURANG TULSIRAM JADAV,NEW INDIA ASSURANCE CO LTD.,HUSENBHAI HAJIBHAI SINDHI,ORIENTAL INSURANCE CO LTD.	,RULE NOT RECD BACK,RULE SERVED,MR SHASHIKANT S GADE
16292	FA/1568/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL MOTIBHAI AMARSHIBHAI,	RULE SERVED,MR MD VAKIL
16293	FA/1569/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL NARAYANBHAI MAHADEVBHAI,	RULE SERVED,MR MD VAKIL
16294	FA/1570/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	GANPATBHAI MANJIBHAI,	RULE SERVED,MR MD VAKIL
16295	FA/1571/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HARIJAN ARJANBHAI DUDABHAMAI, THR.HIS HEIRS & LEGAL REPRES.,NANDUBEN WD/O UKABHAI,VANDANABEN D/O UKABHAI,SHITALBEN D/O UKABHAI,ALPESHBHAI S/O UKABHAI,CHIRAG S/O UKABHAI,KANTIBHAI ARJANBHAI,KANJIBHAI ARJANBHAI,KHUSHALBHAI ARJANBHAI	RULE SERVED,MR MD VAKIL
16296	FA/1572/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL JAGJIVANBHAI DAYABHAI,	RULE SERVED,MR MD VAKIL
16297	FA/1573/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL DINESHBHAI VANMALIBHAI,	RULE SERVED,MR MD VAKIL
16298	FA/1574/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL JADAVJIBHAI RAMJIBHAI,	RULE SERVED,MR MD VAKIL
16299	FA/1575/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KOLI PUNJA BAGVANBHAI ISHWAR BHAI PUNJA(DECD.THRO'HEIRS),	RULE SERVED,MR MD VAKIL
16300	FA/1576/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	JAYANTIBHAI KARSANBHAI,	RULE SERVED,MR MD VAKIL

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16301	FA/1577/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	MANILAL VIRJIBHAI,	RULE SERVED,MR MD VAKIL
16302	FA/1578/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BALDEVBHAI VIRJIBHAI,	RULE SERVED,MR MD VAKIL
16303	FA/1579/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	FULJIBHAI DHARMASIBHAI,	UNSERVED EXPIRED (R),MR MD VAKIL
16304	FA/1580/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	LADUBEN JADAVJIBHAI,	RULE SERVED,MR MD VAKIL
16305	FA/1581/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	SAMUBEN TALSHIBHAI WD/O.TALSHIBHAI, HEIRS & LEGAL REPRESN.OF,SAMUBEN TALSHIBHAI W/O TALSHIBHAI,PRAVINBHAI TALSHIBHAI,RAMNIKBHAI TALSHIBHAI,KANCHANBEN RANCHHODBHAI D/O. TALSHIBHAI,LALITABEN JAYANTIBHAI D/O. TALSHIBHAI,MADHUBEN HARILAL D/O. TALSHIBHAI	UNSERVED EXPIRED (R),MR MD VAKIL
16306	FA/1582/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAMJIBHAI MANJIBHAI,	RULE SERVED,MR MD VAKIL
16307	FA/1583/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAGHUBHAI PRABHUBHAI,	RULE SERVED,MR MD VAKIL
16308	FA/1584/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL RAMESHBHAI VANMALIBHAI,	RULE SERVED,MR MD VAKIL
16309	FA/1585/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	THAKARSHIBHAI ARJANBHAI,	RULE SERVED,MR MD VAKIL
16310	FA/1586/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KALIBEN WD/O. KHUSHALBHAI PACHANBHAI,NATVARBHAI KHUSHALBHAI,RAMBHABEN W/O. RAVJIBHAI D/O. KHUSHALBHAI,SINCE DECD.HISHEIR,RAVJIBHAI HARIBHAI(DIED),JIVRAJBHAI RAVJIBHAI,VASHRAMBHAI RAVJIBHAI,GANGARAMBHAI RAVJIBHAI,SHARDABEN RAVJIBHAI,LALITABEN RAVJIBHAI	,UNSERVED EXPIRED (R),MR MD VAKIL
16311	FA/1637/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	VORA ADAMBHAI AHMEDBHAI, THRO.HIS HEIRS & LEGAL REPRESENTAT.,KHATIZABEN ADAMBHAI VORA, W/O.OF ADAMBHAI AHMEDBHAI VORA,UNESHBHAI ADAMBHAI (S0N),HANIF ADAMBHAI (SON),MAHMADUSUF ADAMBHAI (SON),HAMIDABEN,D/O ADAMBHAI & WIFE OF ABDULBHAI JUSABHAI KHALYANI,HASINABEN, D/O ADAMBHAI & WIFEOF ABDULSATAR RAHIMBHAI BAVLIA,KALSAMBEN, D/O ADAMBHAI & WIFEOF HANIFBHAI RAHIMBHAI,SUGRABEN, D/O ADAMBHAI & WIFE OF IKBALBHAI IBRAHIMBHAI	MR MD VAKIL
16312	FA/1638/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	VORA ADAMBHAI AHMEDBHAI, THRO.HIS HEIRS & LEGAL REPRESENTAT.,KHATIZABEN ADAMBHAI VORA, W/O.ADAMBHAI AHMEDBHAI VORA,UNIESHBHAI ADAMBHAI (SON),MAHMADHANIF ADAMBHAI (SON),MAHMADUSUF ADAMBHAI (SON),HAMIDABEN, D/O OF ADAMBHAI & WIFE OF ABDULBHAI J.KHALAYNI,HASINABEN, D/O OF ADAMBHAI & WIFE OF ABDULSATAR R. BAVLIA,KUSUMBEN, D/O ADAMBHAI & WIFE OF HANIFBHAI RAHIMBHAI,SUGRABEN, D/O ADAMBHAI & WIFE IKBALBHAI IBRAHIMBHAI	MR MD VAKIL
16313	FA/1639/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	JERAMBHAI MULJIBHAI,	MR MD VAKIL
16314	FA/1640/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED OF TABHA VIRABHAI PALABHAI T,	RULE NOT RECD BACK
16315	FA/1641/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	PATEL SHANKERBHAI MULJIBHAI,	MR MD VAKIL

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16316	FA/1642/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	PATEL KAMLABEN ODHAVJIBHAI,	MR MD VAKIL
16317	FA/1643/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	PATEL KAMLABEN ODHAVJIBHAI,	MR MD VAKIL
16318	FA/1644/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	VORA MOHAMADBHAI ASLAMBHAI, THR.HIS HEIRS & LEGAL REPRESE.,USMANBHAI MOHAMADBHAI (SON),RAHIMBHAI MOHMADBHAI (SON),KARIMBHAI MOHAMADBHAI (SON),AMIRBHAI MOHAMADBHAI (SON),KHATIZABEN,D/O MOHAMADBHAI & WIFE OF DAVALBHAI DOUDABHAI,BANUBEN, D/O OF MOHAMADBHAI & WIFE OF ADAMBHAI KASAMBHAI,RAMATBEN, D/O MOHAMADBHAI & WIFE OF MUSTAKBHAI ISABHAI,HALIMABEN, D/O OF MOHAMADBHAI & WIFE OF DAVALBHAI USMANBHAI	MR MD VAKIL
16319	FA/1645/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HABIBBHAI ISHABHAI, LEGAL HEIROF HAJUBEN WD/O VORA ISHABHAI,HAJIBHAI ISHABHAI,UMARBHAI ISHABHAI,SULEMANBHAI ISHABHAI,AMINABEN MAHMADBHAI, D/O. ISHABHAI,JEBEDABEN USMANBHAI D/O. ISHABHAI,AHIBEN ABDULBHAI D/O. ISHABHAI	MR MD VAKIL
16320	FA/1646/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	PATEL RATANBEN KALYANBHAI,	MR MD VAKIL
16321	FA/1647/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	GANESHBHAI CHHAGANBHAI,	MR MD VAKIL
16322	FA/1648/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LANDA ACQUSITION OFFICER	GOVERNMENT PLEADER	PATEL MOTIBHAI AMARSHUIBHAI,	MR MD VAKIL
16323	FA/1649/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	CHATURBHA VITHALBHAI R (DECDTHRO LEGAL HEIRS AND REP.),	
16324	FA/1650/2006	24/09/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER	HABIBBHAI ISHABHAI, LEGAL HEIROF HAJUBEN WD/O.VORA ISHABHAI,HAJIBHAI ISHABHAI,UMARBHAI ISHABHAI,SULEMANBHAI ISHABHAI,AMINABEN MAHMADBHAI, D/O. ISHABHAI,JUBEDABEN USMANBHAI D/O. ISHABHAI,ASHIBEN ABDULBHAI D/O.ISHABHAI	MR MD VAKIL
16325	FA/1683/2006	09/08/2012	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	HASMUKHBHAI NIHALCHAND VORA,	RULE SERVED
16326	FA/1684/2006	30/04/2019	FAKIR MOHAMMAD BALVARKHAN GHORI,	MR SUBRAMANIAM IYER	CHANDANBEN SOMABHAI MALI,KANAIYALAL SOMABHAI MALI,KOKILABEN KANAIYALAL MALI,UNITED INDIA INSURANCE COMPANY	RULE SERVED,UNSERVED EXPIRED (R)
16327	FA/1685/2006	09/08/2012	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	O.P.AHUJA,	RULE SERVED
16328	FA/1686/2006	11/09/2018	UNITED INDIA INSURANCE CO LTD.,	SHARMISHTA A DAVE	ADAMBHAI DAUDBHAI MAHIDA @ HAJI ABA,MOHAMMAD HANIFBHAI SULEMANBHAIBANDHI	RULE SERVED,MS KRINA P CALLA
16329	FA/1688/2006	13/01/2017	SURESHBHAI SHAMJIBHAI CHAVDA,	MR RC KAKKAD	HINABEN KHODUBHAI CHAUHAN,NIRUBEN KHODUBHAI CHAUHAN,KAMLESH KHODUBHAI CHAUHAN	MR TUSHAR L SHETH
16330	FA/1700/2006	22/04/2013	J.N. EDUCATION SOCIETY, TRUST & THEIR TRUSTEES,JAISUKHLAL J. PAREKH, TRUSTEE,VIJAYKUMAR U. ASNANI, TRUSTEE,KALAVATI JAISUKHLAL PAREKH	MR MITUL K SHELAT	SANGITABEN N. THAKKAR,KAMLESHKUMAR N. THAKKAR,PRAFULKUMAR N. THAKKAR,SHUSHILABEN N. THAKKAR,NANDLAL R. THAKKAR,GORSIBEN ATULBHAI PAREKH,GORSIBEN ATULBHAI PAREKH (L.R. OF ATULBHAI J. PAREKH),DHANANJAY KAPILASHANKAR GHOGHARI,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	DELETED,MR MEHUL S SHAH,MR NANDLAL THAKKAR,(MR PARESH M DARJI),MR HARNISH V DARJI
16331	FA/1701/2006	29/10/2018	USMANBHAI BHIKHABHAI KURESHI,	MR MTM HAKIM	VADODARA MUNICIPAL CORPORATION,	MR PRANAV G DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16332	FA/1702/2006	16/04/2009	UNITED INDIA INSURANCE CO LTD,	MS HINA DESAI	HEIRS OF DECD.JAMALBHAI NANJIBHAI,FATMABEN JAMALBHAI,YASHMINIBEN JAMALBHAI,MUMTAZBEN JAMALBHAI,RAIYAZBEN JAMALBHAI,MINOR SHAINAZBEN JAMALBHAI,MINOR RUKSHANABEN JAMALBHAI,MINOR HUSAINBHAI JAMALBHAI,MINOR AMEERABEN JAMALBHAI,MINOR MARJINABEN JAMALBHAI,MARIYAMBEN NANJIBHAI,AJAYSINH JASWANTSINH RAOL	,NOTICE SERVED
16333	FA/1714/2006	25/02/2016	NATIONAL INSURANCE CO. LTD,	MR VC THOMAS	SUDHABEN ISHWARBHAI RATHOD,HEIRS OF HARMANBHAI PARBHUDAS PATEL,MANIBEN HARMANBHAI PATEL,YOGENDRAKUMAR HARMANBHAI PATEL,KANTABEN HARMANBHAI PATEL,VIDYABEN HARMADNBHAI PATEL,MANJULABEN HARMANBHAI PATEL,SUHSILABEN HARMANBHIA PATEL,JAYSHRIBEN HARMANBHAI PATEL	
16334	FA/1715/2006	06/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	VIRJIBHAI LIMBABHAI KOLI,KAMABHAI PACHANBHAI RABARI,HAJABHAI RANABHAI RABARI	NOTICE SERVED,NOTICE UNSERVED
16335	FA/1716/2006	06/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	REKHABEN DEVASIBHAI,KAMABHAI PACHANBHAI RABARI,HAJABHAI RANABHAI RABARI	NOTICE SERVED,NOTICE UNSERVED
16336	FA/1717/2006	06/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	RAJUBEN BHUPATBHAI MEVADA,KAMABHAI PACHANBHAI RABARI,HAJABHAI RANABHAI RABARI	NOTICE SERVED,NOTICE UNSERVED
16337	FA/1718/2006	06/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	HIRABEN BHIKHABHAI BHARWAD,KAMABHAI PACHANBHAI RABARI,HAJABHAI RANABHAI RABARI	NOTICE SERVED,NOTICE UNSERVED
16338	FA/1719/2006	06/02/2012	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	BHAUBEN RATABHAI RATHOD,KAMABHAI PACHANBHAI RABARI,HAJABHAI RANABHAI RABARI	NOTICE SERVED,NOTICE UNSERVED
16339	FA/1720/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	MADHUBEN BHALABHAI SAKARIA,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16340	FA/1721/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	JEEVUBEN SAMATBHAI KHORANI,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16341	FA/1722/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	PUNIBEN SANGRAMBHAI,NARESHBHAI MENDABHAI METHA	RULE SERVED,MR PH PATHAK,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16342	FA/1723/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	CHAMPABEN AMARSHIBHAI BAVALIA,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16343	FA/1724/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	VASTABHAI BHIKHABHAI,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16344	FA/1725/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	LABHUBEN GOVINDBHAI BAVALIA,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE

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16345	FA/1726/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	VILASBEN AMARSIHIBHAI BAVALIA THRO GUARDIAN AMARSHIBHAI,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16346	FA/1727/2006	02/12/2010	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	MANOJBHAI GOVINDBHAI BAVALIA,NARESHBHAI MENDABHAI METHA	RULE SERVED,BALKRISHNA ACHARYA,MR RAHUL K DAVE
16347	FA/1730/2006	25/07/2018	NEW INDIA ASSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VANKABHAI RAMABHAI RABARI,HAMIRBHAI SHAMATBHAI @ SAKUBHAI RABARI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
16348	FA/1731/2006	20/02/2019	JHAURUJI NATUBHA RATHOD,	MR MEHUL S SHAH	AJAMKHAN ALIKHNAN MALEK,RUPA TEJA UNDARIA,NEW INDIA ASSURANCE CO LTD,KUNVARGAR UMEDGAR GOSAI,NEW INDIA ASSURANCE CO LTD	DELETED,RULE SERVED,RULE SERVED BY DS,MR VASANTS SHAH
16349	FA/1734/2006	02/12/2010	BHIKHABHAI AMBABHAI DAVRA,	MR DIVYESH SEJPAL	SURESHKUMAR POPATBHAI,DEVSHIBHAI VASHRAMBHAI M,NATIONAL INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
16350	FA/1735/2006	29/03/2019	VIRABHAI C RATHWA,	MR MTM HAKIM	KESHIYABHAI FATIYABHAI RATHWA,NARVATSINH A RATHOD,NEW INDIA INSURANCE CO.LTD	RULE SERVED,MR SANDIP C SHAH
16351	FA/1736/2006	29/03/2019	NATUBHAI MOJIYABHAI RATHWA,	MR MTM HAKIM	KESHIYABHAI FATIYABHAI RATHWA,NARVATSINH A RATHOD,NEW INDIA INSURANCE CO.LTD	RULE SERVED,MR SANDIP C SHAH
16352	FA/1737/2006	29/03/2019	ANDARIYABHAI VAHELABHAI RATHWA,	MR MTM HAKIM	KESHIYABHAI FATIYABHAI RATHWA,NARVATSINH A RATHOD,NEW INDIA INSURANCE CO.LTD	RULE SERVED,MR SANDIP C SHAH
16353	FA/1738/2006	08/03/2016	NARSHI BALA MAHESHWARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VANKA BHIMA RABARI (DELETED AS PER COURT'S ORDER DTD.26/08/2014),NARAN DEVRAJ GADHVI,ORIENTAL INSURANCE CO. LTD	DELETED,RULE SERVED BY DS,MR RITURAJ M MEENA
16354	FA/1739/2006	12/09/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	KESRA HARJI VELANI,MUKESH KESRA VELANI,SAVITABEN KESRA VELANI,VAGHJIBHAI P. HIRANI	RULE SERVED,MR DK NAKRANI
16355	FA/1740/2006	09/09/2014	ARJAN BHACHU MAYATRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANJI JADAVJI PATEL,SITABEN VALLABHDAS THACKER,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR AJAY R MEHTA
16356	FA/1743/2006	23/03/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	SHANTILAL MANILAL SHAH,SAROJBEN SHANITLAL SHAH,MINOR VRUSHALI NITESHKUMAR SHAH,IKBALBHAI RAHIMBHAI MIR,RATANSINH JAMBHA CHAVDA	NOTICE SERVED,RULE SERVED,MR AV PRAJAPATI
16357	FA/1744/2006	23/03/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	KANANBEN NITESH KUMAR SHAH,MINRO VARUSHALI NITESHKUMAR SHAH,SHANTILAL MANILAL SHAH,SAROJBEN MANILAL SHAH,IKBALBHAI RAHIMBHAI MIR,RATANSINH JAMBHA CHAVDA	NOTICE SERVED,RULE SERVED,MR AV PRAJAPATI
16358	FA/1745/2006	23/03/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	SHANTILAL MANILAL SHAH,SAROJBEN SHANITLAL SHAH,MINOR VRUSHALI NITESHKUMAR SHAH,IKBALBHAI RAHIMBHAI MIR,RATANSINH JAMBHA CHAVDA	NOTICE SERVED,RULE SERVED,MR AV PRAJAPATI
16359	FA/1746/2006	23/03/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	SHANTILAL MANILAL SHAH,SAROJBEN SHANITLAL SHAH,MINOR VRUSHALI NITESHKUMAR SHAH,IKBALBHAI RAHIMBHAI MIR,RATANSINH JAMBHA CHAVDA	NOTICE SERVED,RULE SERVED,MR AV PRAJAPATI
16360	FA/1798/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MOHMAD ASIF ALI BAGAS,EXECUTIVE ENGINEER	
16361	FA/1799/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GULAM ALI MUSA ABHRAM GUNGAL,EXECUTIVE ENGINEER	

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16362	FA/1800/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM VALI ASMAL MITHAPIR,EXECUTIVE ENGINEER	
16363	FA/1801/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF YAKUB MUSA MOHMAD, LULLI JUBER YAKUB MUSA,EXECUTIVE ENGINEER	
16364	FA/1802/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM ABDUL VAKAT POA OF BASIR AHMAD ISMAIL MOHMAD,EXECUTIVE ENGINEER	
16365	FA/1803/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BIBIBEN WD/O UMARJI MUSA,EXECUTIVE ENGINEER	
16366	FA/1804/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	YAKUB ABDUL HAKK CHHADAT,IBRAHIM ABDUL HAKK CHHADAT,EXECUTIVE ENGINEER	
16367	FA/1805/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VALI MOHAMAD UMARJI,EXECUTIVE ENGINEER	
16368	FA/1806/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM VALI MITHAPIR,EXECUTIVE ENGINEER	
16369	FA/1807/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL ALI BAPJI,EXECUTIVE ENGINEER	
16370	FA/1808/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JAVID RUSTAM TALATI,ADM.TRATOROF MUNAF ABDUL IBRAHIM BAPU,EXECUTIVE ENGINEER	
16371	FA/1809/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GULAM AHMAD HAJI MOHAMAD,EXECUTIVE ENGINEER	
16372	FA/1810/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ADAM UMARJI ISA CHHITTA,ABDUL UMAR ISA CHITTA,DAUD UMAR ISA CHITTA,IBRAHIM UMAR ISHA CHHITA,YUSUF UMAR ISA CHHITTA,YAKUB UMAR ISA CHITTA,EXECUTIVE ENGINEER	
16373	FA/1811/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM MOHAMAD MUSA MEMBER,EXECUTIVE ENGINEER	
16374	FA/1812/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF IBRAHIM ISMAIL BHEBHA,DAUDBHAI IBRAHIMBHAI,AMINABEN WD/O IBRAHIM ISMAIL,IKBAL IBRAHIM,AYSHA IBRAHIM,JULEKHABEN IBRAHIM,FATIMABEN IBRAHIM,EXECUTIVE ENGINEER	
16375	FA/1813/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM AHMAD MOHAMAD GUNGAD,EXECUTIVE ENGINEER	
16376	FA/1814/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL IBRAHIM MOHAMAD LAKHANI,EXECUTIVE ENGINEER	
16377	FA/1815/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	ADM.TRATOR OF MASJID, ALI MOHAMAD GOLITA,EXECUTIVE ENGINEER	
16378	FA/1816/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF MOHMAD ISMAIL ALI,MARIYAMBEN WD/O MOHMAD ISMAIL,MUSTAKBHAI MOHMAD ISMAIL,FARUKHBHAI MOHMAD ISMAIL,RUKSANABEN MOHMAD ISMAIL,MAHERUNISHA MOHMAD ISMAIL,SHIDBHAI MOHMAD ISMAIL,EXECUTIVE ENGINEER	
16379	FA/1817/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF MUSA ISE SULEMAN MEMKHU,YAKUB MUSA ISE MAMKHU,EXECUTIVE ENGINEER	
16380	FA/1818/2006	30/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MAKBUL IBRAHIM KHANKHARA,POA OF AMINA ADAM MOHMAD,EXECUTIVE ENGINEER	
16381	FA/1819/2006	23/09/2014	SAKINABEN SALAMMIYA SAIYED,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SUNIL DATTATRAYA BARDE,NATIONAL INSURANCE CO. LTD.,JAGDISH MOIHANLAL SONI,NEW INDIA ASSURANCE CO. LTD.	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA

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16382	FA/1823/2006	09/07/2014	AHMED ISHAKBHAI KUKKAD,	MR MB PARIKH	DILIPSINH MERUBHA PARMAR,ARJANBHAI DEVABHAI BHARWAD,NATIONAL INSURANCE CO LTD,JAGDISH MANAJI MAKWANA,PREMJI HIRJIBNHAI JASANI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR GC MAZMUDAR,(MR MAULIK J SHELAT)
16383	FA/1826/2006	27/11/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PRAFULLABEN CHANDRAKANTBHAI SHAH MOTHER OF DECD. MEERAL,CHANDRAKANTBHAI HARIKISHANDAS SHAH - FATHER OF DECD.MEERAL,SHAILI CHANDRAKANTBHAI SHAH SISTER OF DECD. MEERAL,PARTH CHANDRAKANTBHAI (MINOR) SHAH - BROTHER OF DECD. MEERAL	RULE SERVED,MR MRUGEN K PUROHIT
16384	FA/1827/2006	27/11/2015	KOLI RAMESH GOVIND,	(MR HM PRACHCHHAK)	KOLI KAMLESH CHANAK MOKARIYA,JENUL ABUDIN,UNITED INDIA INSURANCE CO.LTD.	DELETED,RULE SERVED,MS AVANI S MEHTA,MR HITESH N ACHARYA
16385	FA/1828/2006	25/01/2019	VALLABHBHAI KESHAVBHAI,	MR MEHUL S SHAH	MANSUKHBHAI GOVINDBHAI BRAHMAN,ASHOK DAYABHAI TUKADIA,ORIENTAL INSURANCE CO LTD,MUKESHBHAI SHIVJIBHAI CHOTARA [DELETED],NEW INDIA ASSURANCE CO LTD	DELETED,RULE SERVED,MR VC THOMAS
16386	FA/1831/2006	06/02/2012	MANISHABEN RAVJIBHAI VALA,	MR DIVYESH SEJPAL	AMARBHA ABDULBHAI SAIYAD,DIVISION CONTROLLER,JIVANBHAI DEVSHIBHAI VAGH,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD,MRS FALGUNI D PATEL
16387	FA/1833/2006	05/07/2017	SHEELABEN KISHORBHAI DATANIYA,	MR RAJESH K SAVJANI	GOPALBHAI VISHNUBHAI SALKE,DAHYABHAI BOGHABHAI CHAVDA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
16388	FA/1836/2006	16/02/2012	RAMESHCHANDRA BUDHABHAI PATEL,MADHUBEN RANECHBHAI PATEL	MR UM SHASTRI	KISHORSINGH PRABHATSINGH THAKOR (JEEP DRIVER),CHANDRAKANT PYARELAL WAGHELA (OWNER OF JEEP),NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA
16389	FA/1837/2006	02/04/2013	SHIVESH HARSHADBHAI UPADHYAY DECD.THROUGH THE LRS,HARSHADBHAI UPADHYAY	DECEASED LITIGANT,MR PANKAJ R DESAI	MAKBULHUSEN BISMILLAKHAN PATHAN,GUJARAT STATE ROAD TRANSPORT CORP.,ASHISH HARSHADBHAI UPADHYAY	RULE SERVED,MR HARDIK C RAWAL
16390	FA/1840/2006	19/03/2014	AJITSINH JAIMALSINGH PARMAR,	(MR A J PATEL)	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EMPLOYMENT EXCHANGE AND EMPLOYMENT OFFICE	GOVERNMENT PLEADER
16391	FA/1842/2006	28/02/2012	SATPAL RAMPAL KORI,SARASWATI SATPAL KORI	(MR HM PRACHCHHAK)	JAYANTIBHAI SHANKARDAS PATEL,ORIENTAL INSURANCE CO LTD	MR KK NAIR,MR SHALIN N MEHTA,MR ASHISH M DAGLI
16392	FA/1868/2006	30/03/2017	IBRAHIM OSMAN (DEC. THRO LEGALHEIRS & REP),MEMUDABEN IBRAHIM,AYASHABEN OSMAN,MINOR RAYDHAN IBRAHIM THROUGH PETI. NO. 1/1.,MINOR AFSANA IBRAHIM THROUGH PETI. NO. 1/1.,MINOR SHABBIR IBRAHIM THROUGH PETI. NO. 1/1.	UNSERVED EXPIRED (N),MR VIRAL V DAVE	OSAMAN SIDIKBHAI PINJARA,GUJARAT ROAD TRANSPORT CORPORATION,UNITED INDIA INSURANCE COMPANYLTD. THROUGH MANAGER	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RITURAJ M MEENA
16393	FA/1869/2006	12/12/2015	GENERAL MANAGER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL ISHVARBHAI PUNJIRAM,	RULE SERVED
16394	FA/1870/2006	12/12/2015	GENERAL MANAGER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	GOSAI BACHUBHARTHI ISHVARBHAR-THI,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16395	FA/1871/2006	02/09/2015	CENTRAL BANK OF INDIA,	MR SS PANESAR	DECORA PLYWOOD,SAFFORNEY ENTERTAINMENT TECHNOLOGY LTD.	RULE SERVED,MR DHARMESH V SHAH,MR MAHESHB BARIYA,MR. HARMISH K SHAH
16396	FA/1872/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL MUSA ABHARAM,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16397	FA/1873/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI SHIVABHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16398	FA/1874/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	LALITABEN BHAILAL,JAYANTIBHAI MAGANBHAI,THE EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16399	FA/1875/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JAYANTIBHAI MAGANLAL (POWER OFATTIRNEY OF ASHOK GARBADBHAI),EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16400	FA/1876/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HARISINH VAJESINH DABHI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16401	FA/1877/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHIMSANG PARBATSANG,MANGIBEN BHIMSANG,EXECUTIVE ENGINEER	,RULE SERVED,(MR A J PATEL)
16402	FA/1878/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF FATMABEN ISE ADAM,GULAM ISMAIL ADAM,AHMED ISMAIL ADAM,EXECUTIVE ENGINEER	,RULE SERVED,(MR A J PATEL)
16403	FA/1879/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DAHIBE MANILAL,ANILBHAI JENTIBHAI,HASMUKHBHAI JENTIBHAI,EXECUTIVE ENGINEER	,RULE SERVED,(MR A J PATEL)
16404	FA/1880/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PRAFULBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16405	FA/1881/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GULAM ISMAIL ALI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16406	FA/1882/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BABUBHAI ANOPBHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16407	FA/1883/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BHIMSANG DEVJIBHAI,EXECUTIVE ENGINEER	RULE SERVED
16408	FA/1884/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MOHANBHAI BALUBHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16409	FA/1885/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	YAKUB AHMED VALI,EXECUTIVE ENGINEER	RULE SERVED
16410	FA/1886/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SURAJBEN MANGUBHAI,EXECUTIVE ENGINEER	RULE SERVED
16411	FA/1887/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KANKUBEN WD/O. SHIVABHAI NARANBHAI,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
16412	FA/1888/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PRAVINSINH RAMSINH,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16413	FA/1889/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL IBRAHIM ISE,EXECUTIVE ENGINEER	RULE SERVED
16414	FA/1890/2006	23/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMRATLAL NARBHERAM,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
16415	FA/1892/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RAIBEN JOITARAM PATEL,SPEICAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
16416	FA/1893/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	CHANDUBHAI GANDALAL PATEL,SPEICAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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16417	FA/1894/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR KARNAJI KARSHANJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16418	FA/1895/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR RADHUJI KARSHANJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16419	FA/1896/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL BHIKHABHAI VIRCHANDDAS THR'HEIRS,PATEL MANIBEN BHIKHABHAI,PATEL KANUBHAI BHIKHABHAI,PATEL AMBALAL BHIKHABHAI,PATEL GANPATBHAI BHIKHABHAI,PATEL VISHNUBHAI BHIKHABHAI,PATEL BHAGWATIBEN BHIKHABHAI,PATEL PARVATIBEN BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
16420	FA/1897/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL KHODABHAI RANCHHODBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16421	FA/1898/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL VISHNUBHAI NARANDAS (HEIR OF PATEL NARANDAS K.),SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16422	FA/1916/2006	23/02/2011	KALYANSINH PARSHOTTAMSINH SINCE DECD THRO LEGAL HEIRS,GOSAI MANJULABEN KALYANSINH,GOSAI AJAYSINH KALYANSINH	(MR A J PATEL)	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA LTD	GOVERNMENT PLEADER,RULE SERVED
16423	FA/1917/2006	23/02/2011	SHANABHAI FULABHAI,	(MR A J PATEL)	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA LTD	GOVERNMENT PLEADER,RULE SERVED
16424	FA/1918/2006	23/02/2011	SOMABHAI LALLUBHAI MAKWANA,	(MR A J PATEL)	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA LTD	GOVERNMENT PLEADER,RULE SERVED
16425	FA/1919/2006	25/01/2019	RAMESH JAKHUBHAI BHAMBHARIA,	MR MEHUL S SHAH	MANSUKHBHAI GOVINDBHAI BRAHMAN,ASHOK DAYABHAI TUKADIA,ORIENTAL INSURANCE CO. LTD,MUKESH SHIVJIBHAI CHOTARA,NEW INDIA ASSURANCE CO. LTD	DELETED,RULE SERVED,MR VC THOMAS
16426	FA/1920/2006	05/02/2019	NOIEL BRADY,	MR MEHUL S SHAH	SANJIV OMNARAYAN SHRIVASTAV,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
16427	FA/1922/2006	23/02/2016	OSMAN ISHAK VAGHER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MOHAN BABU KHARVA,SHAMBHU KARSAN DANGAR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR VASANTS SHAH
16428	FA/1923/2006	24/09/2014	DEVIBEN RAJABHAI ODEDARA,RANJANBEN RAJABHAI ODEDARA,VISHAL RAJABHAI ODEDARA,DILIP RAJABHAI ODERARA (THROUGH APPE. NO. 1),PURIBEN SHAMATBHAI ODEDARA	MR AMAR D MITHANI	DRIVER- MUKUNDSINGH NANDSINGH RAJAVAT,SHRI PRAKASHCHANDRA AMARCHANDJI JAIN,INSURANCE COMPANY-UNITED INSURANCE COMPANY LIMITED	DELETED,RULE SERVED, (MR MAULIK J SHELAT)
16429	FA/1924/2006	20/12/2010	OIL & NATURAL GAS CORPORATION LTD. THRO.DY.GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKOR KALYANJI DHULAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
16430	FA/1925/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL CHANDRAKANT MATHURBHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16431	FA/1926/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	TADVI SOMABHAI CHHOTABHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16432	FA/1927/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	TADVI CHANDUBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA

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16433	FA/1928/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD. TADVI MOHANBHAICHHAGANBHAI,TADVI JAMNABEN MOHANBHAI,TADVI PRABHATBHAI MOHANBHAI,TADVI MULJIBHAI MOHANBHAI,TADVI SITABEN MOHANBHAI,TADVI SUREKHABEN MOHANBHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16434	FA/1929/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	TADVI SHAMABHAI CHHOTABHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16435	FA/1930/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	TADVI CHATURBHAI MATHURBHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16436	FA/1931/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL VASUDEV ISHWARBHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16437	FA/1932/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	TADVI DEVJIBHAI MATHURBHAI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16438	FA/1933/2006	03/07/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD. GORDHANBHAI JINABHAI,KANUBHAI GORDHANBHAI TADVI,EXECUTIVE ENGINEER	,MR NILESH A PANDYA
16439	FA/1955/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	KHADIJA IBRAHIM BADAT(DECD. THRO LEGAL HEIRS & REP),MOHMAD IBRAHIM BADAT,FATMA IBRAHIM BADAT,AHMED IBRAHIM BADAT,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16440	FA/1956/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	MOHEMMED IBRAHIM PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,ASLAM MOHEMMED PATEL,ANWAR MOHEMMED PATEL,ABDULRAHEMAN MOHEMMED PATEL,ASHRAF MOHEMMED PATEL,REHANA MOHEMMED PATEL,FATEMA MOHEMMED PATEL,SALMA MOHEMMED PATEL,ASMA MOHEMMEDJ PATEL,SPECIAL LAND ACQUISITION OFFIER	GOVERNMENT PLEADER,MR MTM HAKIM
16441	FA/1957/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	IBRAHIM ISAQJI PATEL (DECD. THRO LEGAL HEIRS),AYSA IBRAHIM PATEL,ZUBEDA IBRAHIM PATEL,FATMA IBRAHIM PATEL,SPECIAL LAND ACQUSITION OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16442	FA/1958/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	ISMAIL AHMAD BADAT(DECD. THRO LEGAL HEIRS AND REP),FATMA ISMAIL BADAT,SARA ISMAIL BADAT,MOHMAD ISMAIL BADAT,FARIDA ISMAIL BADAT,SUHEDA ISMAIL BADAT,SPECIAL LAND ACQUSITION OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16443	FA/1959/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	AJITSINH GEMALSINH,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER,MR MTM HAKIM
16444	FA/1960/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	YUSUF SULEMAN LUNAT,SINCE DECDTHRU HIS HEIRS & L.RS.,MUMTAZ YUSUF LUMAT,RAZIA YUSUF LUNAT,MOHEMMED YUSUF LUNAT.,HEIRS OF ISMAIL SULEMAN LUNAT,RASUL ISMAIL LUNAT,YUSUF ISMAIL LUNAT,FATMA ISMAIL LUNAT,FARIDA ISMAIL LUNAT,HEIRS OF AHMAD SULEMAN LUNAT,MARIYAM AHMAD LUNAT,MOHMAD AHMAD LUNAT,ISMAIL AHMAD LUNAT,HEIRS OF IBRAHIM SULEMAN LUNAT,ZUBEDA IBRAHIM LUNAT,SULEMAN IBRAHIM LUNAT,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16445	FA/1961/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	YUSUF SULEMAN LUNAT,POWER OF ATTON.OF MUMTAZ ISMAIL UMAR,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
16446	FA/1962/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	AHMAD ISMAIL UMAR,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER,MR MTM HAKIM

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16447	FA/1963/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	ISMAIL GULAM MOHMED PATEL,POA OF RASULBHAI ISMAIL SULEMAN,HAFIZA GULAM MOHMAD DOWJI PATEL,ISMAIL GULAM MOHMED DOWJI PATEL,AHMED GULAM MOHMAD DOWJI PATEL,IBRAHIM GULAM MOHMAD DOWJI PATEL,ZUBEDA GULAM MOHMED DOWJI PATEL,SPECIAL LAND ACQUSITON OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR MTM HAKIM
16448	FA/1964/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RITURAJ M MEENA	YUSUF SULEIMAN LUNAT SINCE DECD THRU HIS HEIRS & L.RS.,MUMTAZ YUSUF LUNAT,RAZIA YUSUF LUNAT,MOHEMMED YUSUF LUNAT,HEIRS OF ISMAIL SULEMAN LUNAT,RASUL ISMAIL LUNAT,YUSUF ISMAIL LUNAT,FATMA ISMAIL LUNAT,FARIDA ISMAIL LUNAT,HEIRS OF AHMED SULEMAN LUNAT,MARIYAM AHMED SULEMAN LUNAT,MAHMAD AHMAD LUNAT,ISMAIL AHMED LUNAT,HEIRS OF IBRAHIM SULEMAN LUNAT,ZUBEDA IBRAHIM LUNAT,SULEMAN IBRAHIM LUNAT,SPECIAL LAND ACQUSITION OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16449	FA/1965/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	AMINA D/O SULEMAN DIDAT THR'HEIRS,AHMED HASANJI BHANA,SINCE DECDTHRU HIS HEIRS & L.RS.,MAHAMAD HASANJI BHANA,YUSUF HASANJI BHANA,KHADIM HASANJI BHANA,FATMA HASANJI BHANA,AYSHA HASANJI BHANA,YAKUB ISMAIL BHANA,BABU ISMAIL BHANA,SABERA WD/O AHMED HASANJI BHANA,SIRAJ S/O AHMED HANSANJI BHANA,SHAHJANHA D/O AHMED HANSANJI BHANA,SAID S/O AHMED HANSANJI BHANA,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16450	FA/1966/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	GULAB BHAGU VASAVA,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR MTM HAKIM
16451	FA/1967/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	ISMAIL YUSUF RAVAT POWER OF ATTORNY OF ISMAIL MOHMED CHOKI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
16452	FA/1968/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	SOMABHAI DAHYABHAI PATEL THR'HEIRS,AMBUBHAI SOMABHAI PATEL,MAGANBHAI BALUBHAI PATEL,SPL.LAQ OFFICER	,GOVERNMENT PLEADER,MR MTM HAKIM
16453	FA/1969/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	FATMA MOHMED BADAT,POWER OF ATTON.OF AHMAD IBRAHIM BADAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR MTM HAKIM
16454	FA/1970/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	MAHMAD AHMAD JUMAR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR MTM HAKIM
16455	FA/1971/2006	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	MR RITURAJ M MEENA	MAHMAD AHMED UMAR,POWER OF ATTON.OF ISMAIL AHMED UMAR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR MTM HAKIM
16456	FA/1972/2006	07/12/2010	GENERAL MANAGER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VYAS HARSHADBHAI CHANDULAL,	RULE SERVED
16457	FA/1973/2006	07/12/2010	GENERAL MANAGER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL PRABHURAM AMBARAM,	RULE SERVED
16458	FA/1974/2006	11/04/2018	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	LEGAL HEIRS OF DECEASED MAHESHKUMAR SHAMBHUBHAI GAJERA,SAGUNABENALIAS SHARMILABEN M. GAJERA,MINOR JINKALBEN M GAJERA,SHAMBHUBHAU RAVJIBHAI GAJERA,RALIYATBEN SHMBHUBHAI GAJERA,MERAMAN ARSIBHAI,MODVANIA VIRAMBHAI SUKABHAI,RAJUBHAI DHULABHAI VAGHARI,NATIONAL INSURANCE CO. LTD.	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR VIMAL M PATEL

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16459	FA/1992/2006	16/02/2017	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	BHIKHAJI AMUJI THAKOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
16460	FA/1993/2006	16/02/2017	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	BHIKHAJI AMUJI THAKOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
16461	FA/1994/2006	16/02/2017	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	DADAMBEN RAMAJI THAKOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
16462	FA/2025/2006	10/09/2014	ABBASKHA ALLARAKHA,ALIKHA HUSHENKHA	MR RC KAKKAD	BANUMA BODUBHAI,SIPAI RAHIMKHA ALLARKHA,SHRI HANIFBHAI HAJIBHAI (HEIR OF DECD. HAJIBHAI BHAYABHAI)	RULE SERVED,MR KRUNAL D PANDYA
16463	FA/2027/2006	12/09/2014	UNITED INDIA INSRUANCE CO.LTD.,	MS AMEE YAJNIK	KULDIPSINH GANPATSINH RANA(MINOR) ,THRO'HIS FATHER GANPATSIH,PATEL BHAGABHAI KALIBHAI,PATEL ASHOKKUMAR PARSOTAMDAS	RULE SERVED,MR JV JAPEE
16464	FA/2030/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL KESHAVLAL GOPALDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16465	FA/2031/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL BHUDARBHAI MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16466	FA/2032/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL CHAGANBHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16467	FA/2033/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL PARSHOTAMBHAI SHIVDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16468	FA/2034/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	VISHNUBHAI PRAHALADBHAI (HEIR OF PATEL PRAHALADBHAI T.),SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16469	FA/2035/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	BAJANIYA RUPABHAI BHAGVANBHAI (VAHIVATKARTA OF ISHWARBHAI R.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16470	FA/2036/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL JAYANTILAL HARJIVANDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16471	FA/2037/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL PARSHOTAMDAS SHIVDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16472	FA/2038/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL GOPALDAS PRAHALADBHAI DEVIDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16473	FA/2039/2006	23/02/2012	UNITED INDIA INSURANCE COMPANYLIMITED,	MS AMEE YAJNIK	DIPAKBHAI PRAVINCHANDRA MERVAN(DECD. THRO LEGAL HEIRS & REP),PRAVINCHANDRA JAMNADAS MERVAN,SARLABEN PRAVINCHANDRA MERVAN,MANISHBHAI PRAVINBHAI MERVAN	,MR VIMAL M PATEL
16474	FA/2054/2006	07/05/2009	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	JASHBIRSINH BAXIRAM SAINI,PHANGAM SINGH S SAINI	SERVED BY AFFIX. (R)
16475	FA/2058/2006	19/09/2011	JALA FATHEGSANG LALUBHA,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16476	FA/2059/2006	19/09/2011	RATHOD CHIKUBHAI SHIVABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16477	FA/2060/2006	19/09/2011	PARMAR HEMANTSANG SURSANG(DECDTHR'HEIRS,PARMAR GAMBHIRSANG HEAMNTSANG,ASHUBEN HEMANTSANG PARMAR	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16478	FA/2061/2006	19/09/2011	LEGAL HEIRS OF DECD. MARSANG HATUBHAI JADHVA RATANCHAND,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16479	FA/2062/2006	19/09/2011	PARMAR NANUBHAI MANUBHAI,PARMAR AJUBHAI MANUBHAI	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16480	FA/2063/2006	19/09/2011	PARMAR MOHBATSANG DEBUBHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16481	FA/2064/2006	19/09/2011	BAROT PRAPATSANG HANUBHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16482	FA/2065/2006	19/09/2011	PARMAR NANUBHAI MANUBHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW
16483	FA/2066/2006	09/09/2014	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	SAYEEDABEN ANWARBHAI MANSURI (VORA),MINOR MOINBHAI ANWARBHAI MANSURI (VORA),MINOR NAZIM ANWARBHAI MANSURI (VORA),MINOR SHAHIL ANWARBHAI MANSURI(VORA),ABDULBHAI KARIMBHAI @ MITHABHAI MANSURI (VORA),JEEVIBEN ABDULBHAI MANSURI (VORA),BHOPALSINH V. ZALA,JAKIRHUSSAIN SAIYADALI SAIYAD	RULE SERVED,MR AV PRAJAPATI
16484	FA/2068/2006	12/01/2015	NATIONAL INSURANCE COMPANY LIMITED,	MR MEHUL SHARAD SHAH	DINESH BHANULAL PANCHMATIA,MRS. JYOTSANA DINESH PANCHMATIA,MISS AMISHA DINESH PANCHMATIA,DINESHBHAI RAVATBHAI DHANDHAL,MANGUBHAI PIDUBHAI BASIYA	RULE SERVED,MR TUSHAR N VYAS
16485	FA/2070/2006	12/12/2015	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	DEHRAJI BALAJI DECD.THROUGH THE LRS,LAXMANJI DEHRAJI THAKORE,SOMAJI DEHRAJI THAKORE,DHIRAJBHAI DEHARJI THAKORE,KASIBEN BALAJI DIED DURING PENDENCY APPEAL,MANJIBHAI JERAMBHAI SAKARIYA	,MR MEHUL M MEHTA,MS.DEEPA R SREEKUMAR,MR MANISH M KAUSHIK
16486	FA/2071/2006	01/08/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	MS LILU K BHAYA	SHARDABEN CHAMPAKLAL MODI(DECDTHR'HEIRS,BHANUBEN CHAMPAKLAL MODI,DAXABEN CHAMPAKLAL MODI,SANGITABEN CHAMPAKLAL MODI,RAMUBHAI CHAMPAKLAL MODI,BHURIBEN CHAMPAKLAL MODI (DELETED),OWNER OF BHUVNESHWARI KIRANA STORE: RANJANBEN N. DIGASWALA	,DELETED,RULE SERVED,MR KASHYAP R JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16487	FA/2072/2006	03/04/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAJESHSING SANGRAMSING CHAUHAN,SITABEN RAJESHSING CHAUHAN,VIRENDRAKUMAR SHRICHAND THROUGH RESP. NO. 4,SURAJMAL KALURAM GUJJAR	RULE UNSERVED,(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
16488	FA/2076/2006	24/10/2018	UNITED INDIA INSURANCE CO. LTD.,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	LILABEN LAXMANBHAI SOLANKI,VIJAYBHAI CHIMANLAL RAVAL,VIJAYSINH DHIRUBHAI CHAUHAN	RULE SERVED,MR AMIT C NANAVATI,MR NIMESH M PATEL,MITTAL N PATEL
16489	FA/2077/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	NAYI KANTILAL GADALAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16490	FA/2078/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL ISHWARBHAI BHEMADAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16491	FA/2079/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL NARANBHAI SHIVDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16492	FA/2080/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	NAL PUNJIRAM NATHUBHAI NAI KANUBHAI PUNJIRAM THR'HEIR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16493	FA/2083/2006	25/01/2016	HARIMOHAN CHANDOLA,	MR PRASHANT MANKAD, (MR JAGDISH H MEHTA)	ANIRUDHSINH GANUBHA ZALA,ABDUL KASUBHAI BUCHHAD,NATIONAL INSURANCE CO.	RULE SERVED,MR DAKSHESH MEHTA
16494	FA/2084/2006	06/03/2018	MOHAMADKALID HASAMBHAI KHATRI (DECD)THR'HEIRS,HAJRABHAI HASAMBHAI KHATRI,YASMINBHAI MAHMADKHALID KHATRI,SHOHAIB MAHMADKHALID KHATRI,MARIAMBAI MAHMADKHALID KHATRI,AISHABAI MAHMADKHALID KHATRI	MR SHAKEEL A QURESHI	BHIKHABHAI BHAGABHAI BHARVAD,RASILABEN R.MANDANKA,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
16495	FA/2087/2006	20/02/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	FALGUNIBEN AMRISHKUMAR SONI,KRUNALBHAI AMRISHKUMAR SONI THROUGH RESP. NO. 1,VRUNDABEN AMRISHKUMAR SONI THROUGH RESP. NO. 1,NALINIBEN ANILKUMAR SONI,NARAYAN NANDRAM ZAT(CHAUDHARI),KHEVRAJSING HARINARAYANSING GOR,ANVARBHAI MAHMADBHAI SODAGAR (DELETED),ANILKUMAR PRAHLADBHAI SONI,THE NEW INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,UNSERVED EXPIRED (R),(MR BIPIN I MEHTA),MR GC MAZMUDAR,MR HG MAZMUDAR,MR HARSHIT S TOLIA,MR VICKY B MEHTA,HIREN R PANDYA
16496	FA/2088/2006	20/02/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	BIPINBHAI PRAHLADBHAI SONI,NARAYAN NANDRAM ZAT(CHAUDHARI),KHEVRAJSING HARINARAYANSING GOR,ANVARBHAI MAHMADBHAI SODAGAR,ANILKUMAR PRAHLADBHAI SONI,THE NEW INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR HARSHIT S TOLIA
16497	FA/2089/2006	20/02/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	ANILKUMAR PRAHLADBHAI SONI,NARAYAN NANDRAM ZAT(CHAUDHARI),KHEVRAJSING HARINARAYANSING GOR	RULE NOT RECD BACK,MR SIDDHARTH H DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16498	FA/2090/2006	20/02/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	ANVARBHAI MAHMADBHAI SODAGAR,NARAYAN NANDRAM ZAT(CHAUDHARI),KHEVRAJSING HARINARAYANSING GOR,ANILKUMAR PRAHLADBHAI SONI,THE NEW INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR HARSHIT S TOLIA
16499	FA/2092/2006	04/07/2018	DHIRUBHA LAVEGJI THAKOR (VAGHELA),	MR MEHUL S SHAH,(MR SURESHM SHAH)	GORDHANRAM SWARUPRAM CHAUDHARI [DELETED],BHERARAM BANNARAM CHAUDHARI,NATIONAL INSURANCE CO.LTD.	,NOTICE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
16500	FA/2093/2006	06/02/2012	KASAM NOORMAMAD KUMBHAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PUNSHI KARA PRAJAPATI,VIJAYRAJSINH DANUBHA JADEJA,NEW INDIA INSURANCE COMPANY LTD.,SHIVJI BHACHUBHAI THAKKAR,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR VASANTS SHAH
16501	FA/2094/2006	21/02/2019	KHATUBHAI IBRAHIM KUMBHAR,	MR MEHUL S SHAH	AJITSINH BHIMJI SODHA,RASIKLAL DAYALAL DAVE,NEW INDIA INSURANCE CO. LTD	RULE SERVED,RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
16502	FA/2097/2006	03/04/2019	DHANLAXMIBEN JASHBHAI PATEL,JIGNESHBHAI JASHBHAI PATEL,VIPULBHAI JASHBHAI PATEL	MR MTM HAKIM	DASARATHBHAI RANCHHODBHAI PATANVADIYA,SARDARSINH RATANSINH MATROJA,THE ORIENTAL INSURANCE CO. LTD.	UNSERVED EXPIRED (R),(MS MOXA G THAKKER),MR RATHIN P RAVAL
16503	FA/2098/2006	14/09/2015	ASARSA DHARMENDRABHAI GANGAPRASAD,	MR HRIDAY BUCH	CHAUHAN PRITHVIJI JIVANJI,PATEL ZINABHIA KACHARDAS,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD
16504	FA/2101/2006	27/06/2018	THE NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KALUBHAI RAVABHAI DAMOR,PANGALIBEN KALUBHAI DAMOR,PATRAM ARJANSINH GUJJAR DELETED AS PER COURT ORDER,RAMESHKUMAR MATADIN JAHANGIR	SERVED BY AFFIX(N),DELETED,REFUSED SERVED (R)(70),MR UMANG H OZA,HCLS COMMITTEE
16505	FA/2104/2006	16/02/2012	UNITED INDIA INS. CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DESAIBHAI SHAIVABHAI PARMAR,ISHVERBHAI SHIVABHAI PARMAR,HARSHADBHAI WILLIAMBHAI GANDHI	NOTICE SERVED,RULE SERVED
16506	FA/2105/2006	17/08/2009	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	CHUNILAL DEVRAJ SAVLA,NEERUBEN CHUNILAL SAVLA,NAVJIT GREWAL (CFS)	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
16507	FA/2109/2006	05/03/2015	UNITED INDIA INSURANCE CO. LTD,	MS LILU K BHAYA,(MR MAULIK J SHELAT)	RAYMALBHAI VARVABHAI DESAI,VIJAYBHAI ALIAS SHANTILAL BHERUBHAI MARVADI,TORRENT PHARMACEUTICAL LTD	,MR.HIREN M MODI
16508	FA/2110/2006	05/03/2015	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SMT. DAXABEN WD/O. CHANDRAPRAKASH NARANG,NISHA CHANDRAPRAKASH NARANG,PAVAN CHANDRAPRAKASH NARANG,VIJAYBHAI @ SHANTILAL BHERUBHAI MARVADI,TORRENT PHARMACEUTICAL LTD. THROUGH MANAGING DIRECTOR	RULE SERVED,MR NITIN M AMIN,MR.HIREN M MODI

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16509	FA/2113/2006	28/11/2013	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	PRASHANTBHAI ANANTRAI SACHDE (DECD)THR'HEIRS,GUNVATIBEN ANATRAI SACHDE,KAMLESHBHAI ANANTRAI SACHDE,AMITABEN ANANTRAI SACHDE,RAMESHBHAI SUNDARJIBHAI KARIA,RITABEN HRAKHCHANDBHAI SEJPAL	,RULE SERVED,(MR KISHOR M PAUL)
16510	FA/2115/2006	12/02/2009	CHAMPAKSINH VIJAYSINH KAPLETIA,	MR KASHYAP R JOSHI	DULLABHA RAVAJIBHAI AHIR SINCE DIED HIS HEIRS,RATNABEN DULLABHAI AHIR,ASHWINBHAI DULLABHAI AHIR,PRINCABEN DULLABHAI AHIR,ORIENTAL INSURANCE CO. LTD	,RULE SERVED,RULE SERVED BY DS,MR KK NAIR
16511	FA/2116/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ADAM MUSA ADAM HAYAT,EXECUTIVE ENGINEER	,(MR A J PATEL)
16512	FA/2117/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SHANTABEN LALLUBHAI WD/O LALLUBHAI MANSUKHBHAI,EXECUTIVE ENGINEER	,(MR A J PATEL)
16513	FA/2118/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF DECD. BECHARBHAI JIVA-BHAI,KANUBHAI BECHARBHAI,EXECUTIVE ENGINEER	,(MR A J PATEL)
16514	FA/2119/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MOHAMMAD ASMAL BAGAS CHOKANI,EXECUTIVE ENGINEER	,(MR A J PATEL)
16515	FA/2120/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	USMAN MUSA VALI UMAR,EXECUTIVE ENGINEER	,(MR A J PATEL)
16516	FA/2121/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF AHMAD ISE SULEMAN MAMAKHU,IBRAHIM AHMAD ISE SULEMAN MAMAKHU,EXECUTIVE ENGINEER	,(MR A J PATEL)
16517	FA/2122/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF IBRAHIM BAGGAS ASMAL MOHOMED IBRAHIM,EXECUTIVE ENGINEER	,(MR A J PATEL)
16518	FA/2123/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF MOHOMED ABHARAM BAGASBASIR AHMAD MAHAMMAD PATEL,EXECUTIVE ENGINEER	,(MR A J PATEL)
16519	FA/2124/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	YUNUS IBRAHIM PATEL,EXECUTIVE ENGINEER	,(MR A J PATEL)
16520	FA/2125/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AHMAD MUSA DASU,EXECUTIVE ENGINEER	,(MR A J PATEL)
16521	FA/2126/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. ASMAL VALI AMANJI CHHADAT,MAHMADBHAI ASMAL,YAQUBBHAI ASMAL,MARIYAMBEN ASMAL,AEMANABEN ASMAL,EXECUTIVE ENGINEER	,(MR A J PATEL)
16522	FA/2127/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF ASMAL AHMAD VALI SOPARIYA,YAKUB ISMAIL SOPARIYA,EXECUTIVE ENGINEER	,(MR A J PATEL)
16523	FA/2128/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MOHOMMED ABADUL HAKHS,EXECUTIVE ENGINEER	,(MR A J PATEL)
16524	FA/2129/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF ABDUL GAFUR ALI BAGASBIBIBEN ALI BAGAS,EXECUTIVE ENGINEER	,(MR A J PATEL)
16525	FA/2130/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	POWER OF ATTORNY OF AMINABIBI WD/O MOHOMMED VAGHAT,EXECUTIVE ENGINEER	,(MR A J PATEL)
16526	FA/2131/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	POWER OF ATTORNEY OF YUSUF UMARJI AHMAD MARJAN,EXECUTIVE ENGINEER	,(MR A J PATEL)
16527	FA/2132/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	POWER OF ATTORNEY OF ABDULLA ADAM ALI PATEL,EXECUTIVE ENGINEER	,(MR A J PATEL)
16528	FA/2138/2006	18/02/2019	THE NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	SHRI DINUBHA MADHUBHA JADEJA,SHRI RAJESH KISHOR PANDYA	NOTICE SERVED
16529	FA/2141/2006	07/08/2008	ORIENTAL INSURACE CO. LTD,	(MR MAULIK J SHELAT)	DIPABEN VINAYKUMAR CHOKSHI (HEIR OF DECD. VINAYKUMAR K.),JUHIBEN D/O. VINAYKUMAR CHOKSI(THROUGH RESP. NO. 1),YASH S/O. VINAYKUMAR CHOKSHI (THROUGH RESP. NO. 1),KANTILAL NAGINDAS CHOKSHI (HEIR OF DECD. VINAYKUMAR K.),SUMITRABEN KANTILAL CHOKSHI,NILESHKUMAR JAYANTILAL PATVA	RULE SERVED,MR BHARAT B SHAH

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16530	FA/2142/2006	07/08/2008	ORIENTAL INSURACE CO. LTD,	(MR MAULIK J SHELAT)	CHANDRIKABEN MAHENDRABHAI PATEL,ROHITBHAI S/O. MAHENDRABHAI PATEL (THROUGH RESP. NO. 1),PRIYANK S/O. MAHENDRABHAI PATEL (THROUGH RESP. NO. 1),JASHODABEN MANILAL PATEL,LAXMANBHAI BR/O. MAHENDRABHAI PATEL,NILESHKUMAR JAYANTILAL PATVA	RULE SERVED,MR BHARAT B SHAH
16531	FA/2160/2006	13/12/2010	GENERAL MANAGER,	MR RR MARSHALL	ZALA NANUBHA @ RAMANSING AGARSING,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16532	FA/2161/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJUBEN LABHUBHAI KORADIA,LAXMANBHAI RAJABHAI,ISHWARBHAI GABHRUBHAI,ISMAILBHAI HASAMBHAI C/O. JULUBHA DOLUBHA JADEJA,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	SERVED BY GOVERNMENT GAZETTE,MR NAGESH C SOOD,(MR RAJESH K DESAI),MR HRIDAY BUCH,MR KAUSHAL D PANDYA
16533	FA/2162/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR HG MAZMUDAR,GAURANG C NAUGHANURUNDA	DHUDIBEN CHATURBHAI KOLI,LAXMANBHAI RAJABHAI (DELETED),ISHWARBHAI GABHRUBHAI,ISMAILBHAI HASAMBHAI C/O. JULUBHA DOLUBHA JADEJA,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	DELETED,SERVED BY GOVERNMENT GAZETTE,MR NAGESH C SOOD,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
16534	FA/2163/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOVINDBHAI MOHANBHAI,ISHWARBHAI GABHRUBHAI,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,SERVED BY GOVERNMENT GAZETTE,MS AMRITA AJMERA
16535	FA/2164/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHATURBHAI VASRAMBHAI KOLI,LAXMANBHAI RAJABHAI,ISHWARBHAI GABHRUBHAI,ISMAILBHAI HASAMBHAI C/O. JULUBHA DOLUBHA JADEJA,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	SERVED BY GOVERNMENT GAZETTE,MR NAGESH C SOOD,(MR RAJESH K DESAI),MR KAUSHAL D PANDYA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
16536	FA/2165/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	JABUBEN GALABHAI THR'HEIRS (DIED DURING PENDENCY OF CASE),RUPABHAI GALABHAI,KANTABEN RUPABHAI,LAXMANBHAI RAJABHAI (DELETED),ISHWARBHAI GABHRUBHAI,ISMAILBHAI HASAMBHAI C/O. JULUBHA DOLUBHA JADEJA,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	,DELETED,RULE SERVED,SERVED BY GOVERNMENT GAZETTE,MR NAGESH C SOOD
16537	FA/2166/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KUNVERBEN BHOPABHAI (DECD) THR'HEIRS,BHOPABHAI ARJANBHAI,RAMESH BHOPABHAI THROUGH RESP. NO. 1/1.,KAILASH BHOPABHAI THROUGH RESP. NO. 1/1.,PRAVIN BHOPABHAI THROUGH RESP. NO. 1/1.,ISHWARBHAI GABHRUBHAI,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,SERVED BY GOVERNMENT GAZETTE,MS AMRITA AJMERA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16538	FA/2167/2006	27/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HAKABHAI BHIMABHAI,LAKHAMSHI RAJABHAI,ISHWARBHAI GABHRUBHAI,ISMAILBHAI KASAMBHAI,JITUBHA DOLUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY GOVERNMENT GAZETTE,(MR RAJESH K DESAI),MR KAUSHAL D PANDYA,MR Y J PATEL
16539	FA/2168/2006	05/09/2008	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL RATILAL HARGOVANDAS AMTHIDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
16540	FA/2169/2006	05/09/2008	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL MULJIBHAI SHIVABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
16541	FA/2170/2006	05/09/2008	GENERAL MANAGER,	MS KJ BRAHMBHATT	BHANGI KARSHANBHAI BECHARBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
16542	FA/2171/2006	07/05/2009	GENERAL MANAGER,	MS KJ BRAHMBHATT	HEIRS OF DECD. VAGHELA JIVBHAI BECHARBHAI,VAGHELA DIVALIBEN JIVABHAI DELETED AS PER COURT ORDER,VAGHELA CHIMANBHAI JIVABHAI DECD.THROUGH THE LRS,VAGHELA VITHTHALBHAI JIVABHAI,VAGHELA SITABEN CHUNILAL JIVABHAI,VAGHELA NAVNITBHAI CHUNILAL JIVABHAI,RATNABEN CHIMANLAL WD/O VAGHELA CHIMANBHAI,SUSHILABEN CHIMANLAL D/O VAGHELA CHIMANBHAI,RANJANBEN CHIMANLAL D/O VAGHELA CHIMANBHAI,KALUBHAI CHIMANLAL D/O VAGHELACHIMANBHAI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,DELETED,RULE SERVED,RULE UNSERVED
16543	FA/2172/2006	05/09/2008	GENERAL MANAGER,	MS KJ BRAHMBHATT	HEIRS OF DECD. RABARI PRABHATBHAI LILABHAI JIVABHAI,RABARI RUKHIBEN PRABHATBHAI,RABARI KANJIBHAI PRABHATBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
16544	FA/2175/2006	16/02/2012	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	SAGAN JAGDISH TANTI(DECD) THR'HEIRS,JAYABHAI JAGDISHBHAI TANTI (MOTHER OF DECD.),NIDHI JAGDISHBHAI TANTI (SISTER OF DECD.),MUKESHBHAI MULJIBHIA DABHI,MEHUL DAMJIBHAI SORATHIA,JAGDISHBHIA TULSIBHAI TANTI	,RULE SERVED,MR SUNIL L MEHTA
16545	FA/2199/2006	07/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	RUSHIKA AMRUTJI THAKORE,ARJANJI SOMAJI GOHIL,BHIKHABHAI PASABHAI PRAJAPATI	RULE SERVED,MR V B MALIK
16546	FA/2200/2006	07/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	JUGAJI CHHAGAJI THAKORE,ARJANJI SOMAJI GOHIL,BHIKHABHAI PASABHAI PRAJAPATI	RULE SERVED,MR V B MALIK
16547	FA/2201/2006	07/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MINOR RAKESHKUMAR JUGAJI THAKORE,ARJANJI SOMAJI GOHIL,BHIKHABHAI PASABHAI PRAJAPATI	RULE SERVED,MR V B MALIK
16548	FA/2202/2006	07/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MINOR ROHITJI JAYANTJI THAKORE,ARJANJI SOMAJI GOHIL,BHIKHABHAI PASABHAI PRAJAPATI	RULE SERVED,MR V B MALIK
16549	FA/2203/2006	07/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	JAYANTI ISHWARJI THAKORE,ARJANJI SOMAJI GOHIL,BHIKHABHAI PASABHAI PRAJAPATI	RULE SERVED,MR V B MALIK
16550	FA/2204/2006	07/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	AMRUTJI ISHWARJI THAKORE,ARJANJI SOMAJI GOHIL,BHIKHABHAI PASABHAI PRAJAPATI	RULE SERVED,MR V B MALIK
16551	FA/2230/2006	20/11/2013	GUJARAT STATE FINANCE CORPORATION,GUJARAT STATE FINANCE CORPORATION	MR HS MUNSHAW	VRAJ FOOD PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR,GOVERNMENT OF GUJARAT	NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16552	FA/2232/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	NEETABEN JAYESHBHAI VADHVANA (DECD)THR'HEIRS,JAYESHBHAI DHIRAJLAL ALIAS CHOTALAL VADHVANA,DHIRAJLAL ALIAS CHOTALAL LAVJIBHAI VADHVANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	,RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16553	FA/2233/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	PARTH JAYESHBHAI VADHVAN MINOR(DECD)THR'HEIRS,JAYESHBHAI DHIRAJLAL ALIAS CHOTALAL LAVJIBHAI VADHVANA,DHIRAJLAL ALIAS CHOTALAL LAVJIBHAI VADHVANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	,RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16554	FA/2234/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	JITENDRAKUMAR PRAVINCHANDRA MANDALIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16555	FA/2235/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	NILESH HASMUKHLAL VADHVANA (DECD)THR'HEIRS,HASMUKHLAL LAVJIBHAI VHOTALAL VADHVANA,HANSABEN HASMUKHLAL VADHVANA,DHRMENDRA HASMUKHLAL VADHVAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	,RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16556	FA/2236/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	VIJAYKUMAR GOVINDBHAI (DECD) THR'HEIRS,GOVINDBHAI MAYYABHAI,JASIBEN GOVINDBHAI,MINOR DILIPBHAI GOVINDBHAI,MINOR JAYKUBEN GOVINDBHAI,MINOR ROHIT GOVINDBHAI,MINOR ALPABEN GOVINDBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	,RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16557	FA/2237/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	JAYESHBHAI DHIRAJLAL ALIAS CHOTALAL VADHVANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16558	FA/2238/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	BHANUBEN DHIRAJLAL ALIAS CHOTALAL VADHVANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16559	FA/2239/2006	01/12/2017	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	DAXABEN ATULKUMAR ZINZUVADIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,PANCHABHAI DEVABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL
16560	FA/2245/2006	11/04/2018	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	MAHAMADUMAR MAHAMADIDRIS PATHAN,VORA ROADWAYS PVT. LTD. [DELETED],UNITED INSURANCE CO.,BABUBHAI AMARSINGH RAJ,RAJ ROADWAYS [DELETED]	,DELETED,MR.SUBHASH G BAROT
16561	FA/2251/2006	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	THAKOR HIRAJI AMTHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16562	FA/2252/2006	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	CHAUHAN VELUJI SADUJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16563	FA/2253/2006	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	JASUJI DOLUJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED, (MR A J PATEL)
16564	FA/2254/2006	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	CHAUHAN KESUJI BABAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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16565	FA/2255/2006	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	CHAUHAN DASHRATHJI MAFAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED, (MR A J PATEL)
16566	FA/2256/2006	07/12/2010	SPECIAL LAND ACQUSITION OFFIER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI DAVIDAS,SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
16567	FA/2261/2006	17/08/2012	STATE OF GUJARAT,DISTRICT COLLECTOR, JUNAGADH,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARADIA RANMAL LAKHMANBHAI,	MR Y J PATEL
16568	FA/2262/2006	17/08/2012	STATE OF GUJARAT,DISTRICT COLLECTOR, JUNAGADH,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARADIA RANMAL LAKHMANBHAI,	MR VIMAL M PATEL
16569	FA/2263/2006	17/08/2012	STATE OF GUJARAT,DISTRICT COLLECTOR, JUNAGADH,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARADIA RANMAL LAKHMANBHAI,	MR VIMAL M PATEL
16570	FA/2264/2006	12/02/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL NARANBHAI LALJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16571	FA/2268/2006	07/03/2012	ARIFKHAN L PATHAN(DECD. THRO LEGAL HEIRS & REP.),LIYAKATKHAN AMINKHAN PATHAN,NAZIRANBIBI LIYAKATKHAN PATHAN,AJITULLAKHAN LIYAKATKHAN PATHAN	MR MTM HAKIM	AMANULLAKHAN MIRSABKHAN MALEK,NEW INDIA INSURANCE CO. LTD.,AIYUBBHAI KADARBHAI DALWADI	RULE SERVED,MR SUNIL B PARIKH
16572	FA/2269/2006	31/07/2015	SHILPABEN W/O. MAHESHBHAI KANUBHAI PATEL,	MR ARPIT A KAPADIA	KANAIYALAL BHIKHALAL K. PATEL,NATIONAL INSURANCE CO. LTD.,SANJAYKUMAR VITHALDAS PATEL,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA
16573	FA/2271/2006	29/08/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	DAYALBHAI NARSIBHAI KOLI,SHIVRAM MANSANG MAKWANA	RULE SERVED
16574	FA/2272/2006	13/02/2015	SANDIPSINH JAYVANTISINH VALA MINOR,THRO'JAYVANTISINH A VALA,	MS NIYATI K SHAH	RAMESHKUMAR JETHALAL PATEL,BHANJIBHAI L PATEL,NATIONAL INSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH,MR HASMUKH C PATEL
16575	FA/2277/2006	16/02/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LILABEN WD/O. SHANTILAL VALSINGHBHAI PARGI,MINOR SHAILESHKUMAR SHANTILAL THROUGH RESP. NO. 1,VALSINGHBHAI THAVRABHAI PARGI,VIRATIBEN VALSINGHBHAI PARGI,SATISHKUMAR SHANKERLAL PATEL DRIVER OF NO. GJ-9-E-811.,KANIAYALAL KALABHAI PATEL OWNER OF NO. GJ-9-E-811.,JAYANTILAL SHANTILAL SONI	,RULE SERVED,MR MA KHARADI,MR SHAILESH C SHARMA
16576	FA/2278/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF SOMABHAI RAIJIBHAI,MANIBEN WD/O SOMABHA RAIJIBHAI,HEIRS OF RAMSANGBHAI SOMABHAI,VITTHALBHAI SOMABHAI,RAMESH SOMABHAI,SHARDABEN WD/O RAMSANGBHAI SOMABHAI,ABHESANG RAMSANGBHAI,CHANDRASANG RAMSANGBHAI	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
16577	FA/2279/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KESURBHAI JESANGBHAI,	RULE SERVED
16578	FA/2280/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	NANSANGBHAI TRIKAMBHAI,	UNSERVED EXPIRED (R)
16579	FA/2281/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF ASMAL MOHAMMAD DADABHAI-YUNUS ASMAL MOHMMAD,	RULE SERVED
16580	FA/2282/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	MOAMMED MOORADBHAI,	RULE SERVED
16581	FA/2283/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAIJIBHAI BHAVANBHAI,	UNSERVED EXPIRED (R)
16582	FA/2284/2006	28/11/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HARISANG RAISANG,	RULE SERVED

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16583	FA/2285/2006	16/02/2012	JAYRAJBA @ KHUSHBUBEN(MINOR) RAJENDRAKUMAR PARMAR,RAJENDRAKUMAR RAMANBHAI PARMAR	MR.HIREN M MODI	JAGDISHBHAI T. KATIA,ORIENTAL INSURANCE CO. LTD.,RAMANBHAI BHAILALBHAI PARMAR,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR YM THAKKAR,(MR HASMUKH THAKKER)
16584	FA/2287/2006	15/03/2016	HEMUBHAI LAKHANSINHBHAI GADHVI,INDUBEB HEMUBHAI GADHVI,ANKITA VIJAYBHAI GADHVI MINOR	MR PREMAL S RACHH	SURENDRASINH @ SURESH BAHADURSINH RAIJADA,NATIONAL INSURANCE CO.	NOTICE SERVED,MR PALAK H THAKKAR
16585	FA/2298/2006	21/10/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	HEIRS OF DECEASED DILUBHA HARISINH JADEJA,DEVKUNVARBA DILUBHA JADEJA,PRAFULBA DILUBHA JADEJA,MINOR MASNUKBA DILUBHA JADEJA,MINOR KIRANBA DILUBHA JADEJA,MINOR NITABA DILUBHA JADEJA,MINOR BINABA DILUBHA JADEJA,DINESHPURI MOHANPURI GOSAI,NARENDRASINH NARANJI JADEJA,VANRAJSINH NATUBHA JADEJA,NATIONAL INSURANCE CO. LTD.	,NOTICE SERVED,NOTICE SERVED BY DS,DELETED,MR NAGESH C SOOD
16586	FA/2302/2006	09/09/2016	MOKAMBHAI NATHABHAI PATEL,	MR AMIT C NANAVATI	JAYANTIBHAI DHULABHAI PATEL,THE UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR HITESH N ACHARYA
16587	FA/2303/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PARMAR KESHABHAI SHIVABHAI HEIR OF PARMAR SHIVABHAI D.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16588	FA/2304/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RATHOD LALJIBHAI GANDABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16589	FA/2305/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	ZALA DHANSANG CHEHARSANG,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16590	FA/2306/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	ZALA LAXMANSANG ADESANG,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16591	FA/2307/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	ZALA KANSANG KAHALSANG,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16592	FA/2309/2006	13/12/2010	GENERAL MANAGER,	MR RR MARSHALL	ABDUL HAMID AHMEDMIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16593	FA/2310/2006	13/12/2010	GENERAL MANAGER,	MR RR MARSHALL	SAIYED FALARMENMAD USMANMIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16594	FA/2311/2006	13/12/2010	GENERAL MANAGER,	MR RR MARSHALL	SAIYED NASARODIN AHMEDMIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16595	FA/2312/2006	13/12/2010	GENERAL MANAGER,	MR RR MARSHALL	SAIYED TAFSSOLHUSEN KAMRUDIN,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16596	FA/2313/2006	10/04/2019	AJAY STRUCTURE ENGINEERING WORKS, B.K.BUILDERS,	MR DIPAK R DAVE	KOKILABEN POONAMBHAI HARIJAN WD/O POONAMBHAI HIRABHAI,SECRETARY ROAD & BUILDING DEPARTMENT,ORIENTAL INSURANCE CO. LTD	GOVERNMENT PLEADER,MR VASANTS SHAH,MR HL RAVAL
16597	FA/2323/2006	31/07/2015	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	RAMESHBHAI KARSANBHAI MAKWANA,KANJIBHAI @ KANABHAI GOBARBHAI,BHABUBHAI MERUBHAI MAKWANA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)

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16598	FA/2328/2006	06/02/2019	SHARDABEN WD/O. KABHAIBHAI PARMAR,	MR AJAY L PANDAV	SOHANLAL RAMKARAN RAGER,DAVILAL SUGENARMMINA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
16599	FA/2329/2006	05/02/2009	JAYABEN WD/O VITTHALBHAI CHUNILAL PATEL,HEMLATA VITHTHALBHAI PATEL,NIRUBEN VITHTHLBHAI PATEL	MR KASHYAP R JOSHI	SUBHASHBHAI VITHTHALBHAI PATEL,RAMESHBHAI JERAMBHAI DESAI,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED,MR KK NAIR
16600	FA/2330/2006	08/07/2013	THE NEW INDIA ASSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	UMASHANKER MANNALAL JAYSWAL THR'HEIRS,SHAKUNTALABEN UMASHANKER JAYSWAL,MINOR PUJABEN UMASHANKER JAYSWAL (THR' RESP. NO. 1/1),MINOR AYUSH UMASHANKER JAYSWAL (THR' RESP. NO. 1/1),MUNNALAL RAMHARBHAI JAYSWAL,BHAGIRATHIBEN MUNNALAL JAYSWAL,DIVYAPANDEY VINAKUMAR PANDEY,PUTUL VIRENDRASINH JAYSWAL,UNITED INDIA INSURANCE CO. LTD.	,NOTICE SERVED
16601	FA/2331/2006	08/07/2013	THE NEW INDIA ASSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	SHRINARAYAN MAVALAL JAYSWAL (DECD)THR'HEIRS,MALADEVI SHRINARAYAN JASWAL,MINOR RANIBEN SHRINARAYAN JAYSWAL (THR' RESP. NO. 1/1),MINOR SHIVANIBEN SHRINARAYAN JAYSWAL (THR' RESP. NO. 1/1),MINOR BANTILAL SHRINARAYAN JAYSWAL (THR' RESP. NO. 1/1),MEVALAL RAMANAND JAYSWAL,DIVYAPANDEY VINAKUMAR PANDEY,PUTUL VIRENDRASINH JAYSWAL,UNITED INDIA INSURANCE CO. LTD.	,NOTICE SERVED,RULE SERVED
16602	FA/2357/2006	29/08/2008	THE ORIENTAL INSURANCE COMPANYLTD.,	MR KASHYAP R JOSHI	NARMADABEN W/O. KANIYALAL CHHOTUBHAI VASAVA,MINOR BHAVANA KANIYALAL VASAVATHROUGH RESP. NO. 1,MINOR BHARTI KANIYALAL THROUGH RESP. NO. 1,SHILP BUILDERS	RULE SERVED,MR JOY MATHEW
16603	FA/2368/2006	25/07/2017	NATIONAL INSURANCE CO. LTD,	MR VC THOMAS	HARAKHABEN SOMABHAI BARIYA VASAVA,GHANSHYAMBHAI SOMABHAI BARIA,RAMANBHAI SOMABHAI BARIA,MANGALBEN @ CHIKIBEN SOMABHAI BARIA,SHANABHAI SOMABHAI BARIA,KARIMBHAI GAFURBHAI VORA,MOHAMMADBHAI	RULE SERVED,MR.HIREN M MODI
16604	FA/2369/2006	01/03/2012	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	MAHEMOODBHAI ALARAKHA DERIYA (DECD. THOR LEGAL HEIRS),MUMTAJBEN WD/O. MAHEMOODBHAI DERIYA,KAJAL MAHEMOODBHAI DERIYA (MINOR),JASMIN MAHEMOODBHAI DERIYA(MINOR),YASMIN MEHMOODBHAI DERIYA (MINOR),KHUSBHU MEHMOODBHAI DERIYA (MINOR),TASLIMA MEHMOODBHAI DERIYA (MINOR),ALARAKHBHAI SUVALIBHAI DERIYA,HALUBEN ALARAKHBHAI DERIYA,M/S. GUJARAT TRAVEL AGENCY	RULE SERVED,MR DIVYESH SEJPAL
16605	FA/2371/2006	23/02/2012	BAJAJ ALLIANZ GENERAL INS. COMPANY LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DASHLABHAI SEKADIYABHAI BHIL,PANGLIBEN DESHLABHAI BHIL,MANSINH DASHLABHAI BHIL,HITUBHAI DESHLABHAI BHIL,CHHAGANBHAI RAVJIBHAI CHAUHAN	NOTICE SERVED,RULE NOT RECD BACK,RULE UNSERVED,MR MRUGEN K PUROHIT
16606	FA/2395/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD IBRAHIM TITODA,	(MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16607	FA/2396/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMED MOHAMMAD,SINCE DECD.THRU HIS HEIRS & L.RS.,FATMABEN ISMILEBEN PATELWD/O ISMAILBHAI DIED ON 4/9/2006,SABBIR ISMAILBHAI PATEL,SON,HARUN ISMAILBHAI PATEL,SON,IMTIYAZ ISMAIL PATEL,SON,AABEDABEN W/O SADIKBHAI HASSANBHAI PATEL,IDRISH ISMAILBHAI PATEL,SON,SHOKAT ISMAILBHAI PATEL,SON,HANIFBHAI ISMAILBHAI PATEL,SON,MUSTAK ISMAILBHAI PATEL,SON,AIYUBBHAI ISMAILBHAI PATEL,SONSINCE DECD HIS HEIRS & L.RS.	UNSERVED EXPIRED (R), (MR A J PATEL)
16608	FA/2397/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF AHMED ALI MUSA MUSA MOHAMMED ALI,	(MR A J PATEL)
16609	FA/2398/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA MOHAMMED ALI,	(MR A J PATEL)
16610	FA/2399/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHJMED ADAM DADA,SINCE DECD THRU HIS HEIRS & L.RS.,MULKBEN AHMED ADAM DADA,WD/O AHMED ADAM DADA DIED O4/3/99,SAKHIBEN W/O VALIBHAI IBRAHIM DHANJI,BIBIBEN W/O MOLVI YAKUB HASAN,FATMABEN,AHMED ADAM DADA,RASIDABEN W/O MOLVI AADAMBHAI ARBI,JAMILABEN W/O ISMAILBHAI IBRAHIMBHAI,YUNUSBHAI AHMED ADAM DADA(SON)	UNSERVED EXPIRED (R), (MR A J PATEL)
16611	FA/2400/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSA HAJI ADAM,	(MR A J PATEL)
16612	FA/2401/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSA HAJI ADAM,	(MR A J PATEL)
16613	FA/2402/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARJI AHMED PATEL,	(MR A J PATEL)
16614	FA/2403/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF AHMED PATEL,	(MR A J PATEL)
16615	FA/2404/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF AHMED MOHAMMED,	(MR A J PATEL)
16616	FA/2405/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMINABEN WD/O ABBAS AHMED, YUSUF AHMED PATEL,	(MR A J PATEL)
16617	FA/2406/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH IBRAHIM KALA,	(MR A J PATEL)
16618	FA/2407/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD IBRAHIM TITODA,	RULE SERVED
16619	FA/2408/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENAMBEN WD/O BASIR AHMED PATEL,	(MR A J PATEL)
16620	FA/2409/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI DHULABHAI,	(MR A J PATEL)
16621	FA/2410/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAJI ISMAIL ALI MUSA,SINCE DECD.THRU HIS HEIRS & L.RS.,SAKHIBEN HAJI ISMAIL ALLI,WD/OHAJI ISMAIL ALLI MUSA,ABDULLAH HAJI ISMAIL,SON,JENAMBEN W/O IKBALBHAI ALIBHAIPATEL,SIDIKABEN W/O ABDULLA MUSA BHUDRA,RAHIMABEN W/O RASIDBHAI ALIBHAI PATEL,KHARUNBEN W/O MOHMADBHAI BHUDRA,HAJRABEN W/O ILLIYASBHAI BHUDRABHAI,HANIFBHAI HAJI ISMAIL(SON)	UNSERVED EXPIRED (R), (MR A J PATEL)
16622	FA/2411/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISAP DADA SADIQ SULEMAN,	(MR A J PATEL)
16623	FA/2412/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH HASSAN ASMAL,	(MR A J PATEL)

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16624	FA/2413/2006	19/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI HAJI ASMAL KENNA,SINCE DECD.THRU HIS HEIRS & L.RS.,AMINA ALLI HAJI ASMAL KENA,WD/O ALLI HAJI ASMAL KENA,MAHMMAD ALLI HAJI ASMAL KENA (SON),HAFIJA W/O BASIRBHAI KHUNI,HAMIDA W/O MUSABHAI HASSANBHAI KIKIYA,SARIFA W/O SABBIR AHMED KALA,SADIK ALI HAJI ASMAL KENA(SON),IDRIS ALI HAJI ASMAL KENA(SON),UNUS ALI HAJI ASMAL KENA(SON),FIROZA W/O NAZIRBHAI IBRAHIMBHAI MUNSI,SABIRA W/O SABBIR IBRAHIM MUNSI,ABDUL HAFIZ ALI HAJI ASMAL KENA(SON) DECD.THRU HIS HEIRS& LR	UNSERVED EXPIRED (R), (MR A J PATEL)
16625	FA/2449/2006	11/06/2012	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	HEMLATABEN WD/O DILIPBHAI CHIMANLAL THAKKAR,MEGHA DILIPBHAI THAKKAR,DHAVAL DILIPBHAI THAKKAR,MUKESH CHHOTALAL PATEL,RAVAJIBHAI ISHWARBHAI PATEL	RULE SERVED,(MR MB GANDHI),MR BHARAT R VYAS,MR CHINMAY M GANDHI
16626	FA/2450/2006	23/06/2015	B.S.C. CONSTRUCTION CO. ENGINEERS & CONTRACTORS,SHRI C.A. PATEL MANAGING PARTNER,SMITABEN PRAVINKUMAR PATEL PARTNER OF M/S. B.S.C CONST.,RAMUBHAI DAHYABHAI PATEL PARTNER OF M/S. B.S.C. CONST.,SURESHBHAI CHATURBHAI PATEL PARTNER OF M/S. B.S.C. CONST.,ARVINDBHAI GOKULDAS PATEL PARTNER OF M/S. B.S.C. CONST.,VALLABHAI MATHURBHAI PATEL PARTNER OF M/S. B.S.C. CONST.,DINESHBHAI PRAHLADBHAI PATEL PARTNER OF M/S. B.S.C. CONST.	MR KG SUKHWANI	FOOD CORP. OF INDIA (THR' POA HOLDER: CHARANJI AASHAT,	MR MG NAGARKAR,MR SHAKEEL A QURESHI
16627	FA/2548/2006	22/07/2019	DHARMENDRASINH SUKHUBHA JADEJADECD.THR'HEIRS,USHABA DHARMEDRASINH JADEJA,SUKHUBHA KANBHA JADEJA,GANGABA KANBHA JADEJA	MR PREMAL S RACHH	NATHU MERAMAN,NEW INDIA INSURANCE CO. LTD,LAKHTHRISINH BHIAKHUBHA JADEJA,NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
16628	FA/2549/2006	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION THR'GENERAL MANAGE,NATVAR LAKHDHIR PARMAR	MRS VASAVDATTA BHATT	CHAMPAKLAL MAGANLAL MEHTA,	RULE NOT RECD BACK
16629	FA/2550/2006	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION THR'GENERAL MANAGE,NATVAR LAKHDHIR PARMAR	MRS VASAVDATTA BHATT	BIPINCHANDRA MAHIPATRAM MEHTA (MANDALIYA),	RULE SERVED
16630	FA/2553/2006	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORP. THOR GENERAL MANAGER,NATVAR LAKHDHIR PARMAR	MRS VASAVDATTA BHATT	NAVINCHANDRA RASIKLAL MANDALIA,	RULE NOT RECD BACK
16631	FA/2554/2006	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION THR'GENERAL MANAGE,NATVAR LAKHDHIR PARMAR	MRS VASAVDATTA BHATT	JAYLAKSHMI BIPINCHANDRA MEHTA,	RULE NOT RECD BACK
16632	FA/2558/2006	25/01/2019	NEW INDIA ASSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIR OF DECD. SUNILKUMARSHAH,VISHAL SUNILKUMAR SHAH,HALDEVSING TARASING JAT,HARJINDERSING MAHERSING,PIRMAHOMAD IMTYAZ MAHOMAD MAKRANI	,DISMISSED FOR NON PROSECUTION,RULE SERVED
16633	FA/2560/2006	25/01/2019	NEW INDIA ASSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIR OF DCD. SALIM KHOJA,NASRIN SALIM KHOJA,SHARMIN SALIM KHOJA,MINOR SONIYA SALIM KHOJA,HALDEVSING TARASING JAT,HARJINDERSING MAHERSING,PIRMOHMAD IMTYAZ MAHOMAD MAKRANI	,DISMISSED FOR NON PROSECUTION,RULE SERVED
16634	FA/2561/2006	07/05/2019	BHIKHABHAI VAJABHAI AYAR,	MR SUNIL K SHAH	VALJIBHAI HARJIBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS VASAVDATTA BHATT
16635	FA/2589/2006	25/09/2008	NATIONAL INSURANCE CO. LTD,	MS MEGHA JANI	KOMALBEN PANKAJKUMAR TRIVEDI,MINOR BHARGAV PANKAJKUMAR TRIVEDI,MANJULABEN VISHNUPRASAD TRIVEDI,KALPANABEN VISHNUPRASAD,BHARTIBEN VISHUNPRASAD,JAYSHRIBEN VISHNUPRASAD,KALUBHAI NATHUBHAI SHAIKH C/O JIVANSINH KASRISING PAWAR,JIVANSING KASRISING PAWAR	DELETED,RULE SERVED,MR ADIL R MIRZA

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16636	FA/2600/2006	21/08/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	JOGRAJJI KHODAJI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
16637	FA/2601/2006	21/08/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	MAFAJI HARAJI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
16638	FA/2602/2006	21/08/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	GALABJI TAKHAJI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
16639	FA/2603/2006	21/08/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	NARSANGJI JAVANJI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
16640	FA/2604/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL PUNABHAI LAXMANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
16641	FA/2605/2006	11/04/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL VITHTHALDAS BABALDAS,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16642	FA/2606/2006	23/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL TRIBHOVANBHAI BABALDAS,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS
16643	FA/2607/2006	23/02/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL KANUBHAI SHIVRAMBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS
16644	FA/2608/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL GOPALBHAI LAXMANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
16645	FA/2609/2006	09/11/2012	LEGAL HEIRS OF DECEASED HARIJAN LALJI LAXMAN BABARIA,KANCHAN LALJI,MINOR JAGRUTI LALJI,MINOR ANITA LALJI,MINOR KIRAN LALJI,MINOR DIVYA LALJI,MINOR ANUJ LALJI,LAXMIBEN LAXMAN BABARIA,LAXMIBEN LAXMAN BABARIA	MR PJ KANABAR	HAIDER RAJAB CHARANIA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,RULE SERVED BY DS,MR SUNIL B PARIKH
16646	FA/2610/2006	23/02/2016	GEETABEN ASHOK BHEDA,MINOR PRADIP ASHOK BHEDA,MINOR CHANDRA ASHOK BHEDA,GOVINDBHAI BHURABHAI BHEDA,DEVUBEN GOVINDBHAI BHEDA	MR PJ KANABAR	SHAMJI NARSHI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATON	RULE SERVED,MS MONALI H BHATT
16647	FA/2635/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL KESHAVLAL CHATURBHAI,PATEL HIRABHAI CHATURBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
16648	FA/2636/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL RAVJIBHAI NATWARBHAI,PATEL ARVINDBHAI NATWARBHAI,PATEL JAYANTIBHAI NATWARBHAI,PATEL MANUBHAI NATWARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
16649	FA/2637/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	THAKORE PASHAJI SHANAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
16650	FA/2638/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL KANUBHAI VITTALBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
16651	FA/2639/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL SHANKARBHAI PRABHUDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR HARNISH V DARJI

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16652	FA/2640/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL PARSHOTTAMBHAI BHUDARDAS(DEC. THRO LEGAL HEIRS),PATEL JAGADISHBHAI PARSHOTTAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR HARNISH V DARJI
16653	FA/2641/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL KANJIBHAI BHUDARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR HARNISH V DARJI
16654	FA/2642/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL RANCHHODBHAI BHUDARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR HARNISH V DARJI
16655	FA/2643/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL BALDEVBHAI POPATLAL BHUDARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR HARNISH V DARJI
16656	FA/2644/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR BHALAJI DOLAJI,THAKOR MANEKJI DOLAJI,STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16657	FA/2645/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR JAVANJI MADHAJI,THAKOR NARANJI MADHAJI,STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16658	FA/2646/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR GENDALJI SHIVAJI,THAKOR KHODAJI BAVAJI,STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16659	FA/2647/2006	09/03/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR KHODAJI BAVAJI,THAKOR KANAJI SHIVAJI,THAKOR GOPALJI BAVAJI,THAKOR JIVIBEN BAVAJI,THAKOR CHAMPABEN BAVAJI,THAKOR KESARIBEN BAVAJI,THE STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,SERVED BY RPAD (N),MR TEJAS P SATTA
16660	FA/2648/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR GOVAJI DHANAJI,THE STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16661	FA/2649/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR KHODAJI BAVAJI,THE STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16662	FA/2650/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR JAVANJI MADHAJI,THAKOR LAKHAJI MADHAJI,STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16663	FA/2651/2006	09/12/2010	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKOR JAVANJI MADHAJI,THE STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR TEJAS P SATTA
16664	FA/2652/2006	25/01/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL RANCHHODDAS DWARKADAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
16665	FA/2653/2006	25/01/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL GANPATBHAI HARGOVANDAS,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
16666	FA/2654/2006	25/01/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL VISHNUBHAI BHAGAVANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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16667	FA/2662/2006	29/02/2012	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	JIVABHAI VASRAMBHAI DESAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL SHARAD SHAH
16668	FA/2670/2006	07/02/2012	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SAHEBKHAN KARIMKHAN MALEK,EXECUTIVE ENGINEER	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
16669	FA/2684/2006	09/09/2014	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARATIBEN JAYANTILAL JETHWA,NITINBHAI JAYANTILAL JETHWA,DIPENBHAI JAYANTILAL JETHWA,GOMTIBEN PURUSHOTTAMBHAI JETHWA,BIJALBHAI KADVABHAI,SHRI GIRISHBHAI BHAGAVANJIBHAI	DELETED,RULE SERVED,MR PANKAJ R DESAI,MR. HEMAL SHAH
16670	FA/2685/2006	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANA NARSING,AJA NARSING,DANA BHOJA,HAMIR BHOJA,JIVA BHOJA	MR VIMAL M PATEL
16671	FA/2686/2006	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PITNA KACHRA,RASING KACHRA	MR VIMAL M PATEL
16672	FA/2687/2006	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRA JIVA THR'HEIRS,HAJIBHAI VIRABHAI,KANABHAI VIRABHAI,JESINGBHAI VIRABHAI,PUNIBEN VIRABHAI	,MR VIMAL M PATEL
16673	FA/2690/2006	19/03/2014	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE DIRECTOR	GOVERNMENT PLEADER	AJITSINH JAYMALSINH PARMAR,	(MR A J PATEL)
16674	FA/2691/2006	18/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	RANCHHOD PRABHURAM KHANDEKA,CHANDUJI LAGEDHIRJI THAKOR	RULE SERVED,MR HARSHAD K PATEL
16675	FA/2694/2006	29/06/2015	MANSING NAROTTAMBHAI (DECD) THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
16676	FA/2695/2006	29/06/2015	KARIBEN CHITIYABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16677	FA/2696/2006	29/06/2015	SURKIYABHAI VECHANBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,DS AFF.NOT FILED (R),MR KM PATEL
16678	FA/2697/2006	29/06/2015	SURSANG SOMABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16679	FA/2698/2006	29/06/2015	CHANDUBHAI RADVABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16680	FA/2699/2006	29/06/2015	BHADARBHAI LIMJIBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16681	FA/2700/2006	29/06/2015	KASHIBEN KESURBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16682	FA/2701/2006	29/06/2015	ZINIYABHAI ICHCHALABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16683	FA/2702/2006	29/06/2015	SURSANG SOMABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16684	FA/2703/2006	29/06/2015	RASULBHAI MELIABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16685	FA/2704/2006	29/06/2015	GANPATBHAI SHANKERBHAI (DECD) THR'HEIRS,DINESHBHAI GANPATBHAI,MARIAMBEN GANPATBHAI,REKHABEN GANPATBHAI	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16686	FA/2705/2006	29/06/2015	KARIBEN CHITIYABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16687	FA/2706/2006	29/06/2015	HARIBHAI DAMJIBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16688	FA/2707/2006	29/06/2015	MANSING NAROTTAMBHAI (DECD) THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16689	FA/2708/2006	29/06/2015	KANJIBHAI SOMABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16690	FA/2709/2006	29/06/2015	SHANTABEN GORDHANBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16691	FA/2710/2006	29/06/2015	KARIBEN CHITIYABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16692	FA/2711/2006	29/06/2015	ZINIYABHAI ICHCHALABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16693	FA/2712/2006	29/06/2015	SHANTABEN GORDHANBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16694	FA/2713/2006	29/06/2015	ZINIYABHAI ICHCHALABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16695	FA/2714/2006	29/06/2015	KANJIBHAI SOMABHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16696	FA/2715/2006	29/06/2015	SURESHBHAI CHAGANBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16697	FA/2716/2006	29/06/2015	MANSING NAROTTAMBHAI (DECD) THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16698	FA/2717/2006	29/06/2015	MANSING NAROTTAMBHAI (DECD) THR'HEIRS,BHIKHIBEN MANSING,KALIBEN MANSING,BHARATBHAI MANSING,SUMITABEN MANSING,MANIBEN MANSING,GUNVANTIBEN MANSING,BABUBHAI MANSING,PREMILABEN MANSING	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16699	FA/2718/2006	29/06/2015	BHADARBHAI LIMJIBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16700	FA/2719/2006	29/06/2015	CHAMADIYABHAI PANCHIYABHAI (DECD)THR'HEIRS,PUNUBEN CHAMADIYABHAI WD/O.,SARDHIBEN CHAMADIYABHAI,VESTA CHAMADIYABHAI,AMIR CHAMADIYABHAI,SONJI CHAMADIYABHAI,AMBABEN CHAMADIYABHAI,SHANABHAI CHAMADIYABHAI,RUPSING CHAMADIYABHAI	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16701	FA/2720/2006	29/06/2015	BHADARBHAI LIMJIBHAI,	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR.VARUN K.PATEL
16702	FA/2721/2006	29/06/2015	GANPATBHAI SHANKERBHAI (DECD) THR'HEIRS,DINESHBHAI GANPATBHAI,MARIAMBEN GANPATBHAI,REKHABEN GANPATBHAI	MR JOY MATHEW	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
16703	FA/2743/2006	19/02/2016	NAJUBEN NAGJIBHAI DUDHABHAI HARIJAN WD/O. NAGJIBHAI,LAXMIBEN NAGJIBHAI HARIJAN (PARMAR) THROUGH PETI. NO. 1,RAMABHAI NAGJIBHAI HARIJAN (PARMAR) THROUGH PETI. NO. 1,VADHABHAI NAGJIBHAI HARIJAN (PARMAR) THROUGH PETI. NO. 1,DUDHABHAI PADABHAI HARIJAN (PARMAR),RUPABEN DUDHABHAI PADABHAI M/O. DECD.	MS SANDHYA D NATANI	BAJULAL CHUNILAL HALANI (THAKKAR),THE NATIONAL INSURANCE CO. LTD.	RULE SERVED
16704	FA/2744/2006	28/01/2014	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	TARABEN VASANJI BALDANIYA,MINOR PRAKASH V. BALDANIYA THROUGH RESP. NO. 1,MINOR PARULBEN V. BALDANIYA THROUGH RESP. NO. 1,MINOR ANAND V. BALDANIYA THROUGH RESP. NO. 1,MINOR JUGAL V. BALDANIYA THROUGH RESP. NO. 1,VASANT M. THAKER,JITENDRA RATILAL BALDANIYA,THE ORIENTAL INSURANCE COMPANYLTD.	DELETED,RULE SERVED, (MR DK ACHARYA),(MR MAULIK J SHELAT)
16705	FA/2745/2006	16/03/2017	NATIONAL INSURANCE CO. LTD., BARODA.,	MR VC THOMAS	HUMLIBEN WD/O. LALBHAI @ LALU BHAI JAMABHAI DAMOR,DALSANGBHAI LALUBHAI DAMOR,MALABHAI LALUBHAI DAMOR,KALABHAI LALUBHAI DAMOR,MAHENDRAKUMAR DALSANGBHAI GONDIA	RULE SERVED,MR ARPIT A KAPADIA
16706	FA/2763/2006	06/08/2015	DILIPKUMAR RAJARAM KOSHTI,	MR AMRISH K PANDYA	BHAVNABEN GANGARAM KOSHTI,	MR AFTABHUSEN ANSARI
16707	FA/2801/2006	13/01/2015	VASANT SHANTILAL VORA,DIPIKABEN VASANT VORA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	GELABHAI VATHABHAI SOLANKI,SHAMJIBHAI POCHA HETHWADIA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH,(MR SL VAISHYA)
16708	FA/2804/2006	16/02/2012	NEW INDIA ASSURANCE CO.LTD,	MR SUNIL B PARIKH	BHAVSANG VITHALBHAI VASAVA,SUKHVANTI BHAVSANG VASAVA,RAMJIBHAI PREMABHAI TADVI,BALDEVBHAI ATMARAM PATEL	MR UM SHASTRI,MR PANKAJ K SONI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16709	FA/2805/2006	21/04/2014	KIRTAN PANKAJBHAI KANSARA,	(MR MB GANDHI)	COMPS TECHNOLOGY,NAYANBHAI RAJENDRABHAI BHAGAT,HINABEN NAYANBHAI BHAGAT AT A-7, NIRMANPARK, NEAR,MILANBHAI MEHTA, DELETED AS PER THE COURT'S ORD.04/9/2008,HITESH @ BHAGABHAI RAMESHBHAI PATEL,MONTUBHAI J. JOSHI	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR BA SURTI
16710	FA/2815/2006	31/03/2009	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	LILAVATIBEN MOHANLAL MEHTA M/O. LATE BIPINBHAI M. MEHTA,RAJNIKANT MOHANLAL MEHTA,ASHA NATHU HARIJAN,HAMIRBHAI SAKUBHAI RABARI	DS AFF.NOT FILED (N), (MR SURESHM SHAH)
16711	FA/2816/2006	01/12/2015	LAXMANRAO HARIBHAI BIRARE,ASHABEN LAXMANRAO BIRARE	MR R.K.MANSURI	NAGINDAS RATANJI PATEL,SHAFIBHAI USMANBHAI MAHESANIA,NATIONAL INSURANCE CO. LTD. A,KALPANABEN D/O. PRABHAKARRAO CHHAGANRAO,KRISHNA MAHESHRAO BIRARE (MINOR)	RULE SERVED,MR SUNIL B PARIKH,MR MAKBUL I MANSURI,MR MOHSIN M HAKIM
16712	FA/2845/2006	07/08/2015	MINOR FAISAL ABDULLATIF VADHEL,	MR ARPIT A KAPADIA	KASAM MOHMMAD KASH,BILAL IBRAHIM CHARKHA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
16713	FA/2876/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	BHARATSINH CHANDUBHAI CHAUHAN,	RULE SERVED,MR VIJAY N RAVAL
16714	FA/2877/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	MUKESHBHAI AMARSINH PARMAR,	RULE SERVED,MR VIJAY N RAVAL
16715	FA/2878/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	MAHENDRASINH RATANSINH VAGHELA,	RULE SERVED,MR VIJAY N RAVAL
16716	FA/2879/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	DILIPBARTI ZAVERBHAI GOSWAMI,	RULE SERVED,MR VIJAY N RAVAL
16717	FA/2880/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	CHATURBHAI MANGALBHAI PATEL [DECD.THRO.HEIRS],SONABEN WD/O. CHATURBHAI,VINODCHANDRA CHATURBHAI PATEL,DALUBEN D/O. CHATURBHAI,DINESHCHANDRA CHATURBHAI PATEL,RAMESH CHATURBHAI PATEL,MANOJKUMAR CHATURBHAI PATEL	,RULE SERVED,MR VIJAY N RAVAL
16718	FA/2881/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	DAYABHAI DHULABHAI PATEL,	RULE SERVED,MR VIJAY N RAVAL
16719	FA/2882/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	MOTIBHAI KANABHAI PATEL,	RULE SERVED,MR VIJAY N RAVAL
16720	FA/2883/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	SUMANBEN WIFE W/O. KANNTIBHAI SOMABHAI PATEL,	RULE SERVED,MR VIJAY N RAVAL
16721	FA/2884/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	SHANKARBHAI DHULABHAI PATEL,	RULE SERVED,MR VIJAY N RAVAL
16722	FA/2885/2006	07/12/2010	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	GOVINDBHAI KHUMANSINH RATHOD,	RULE SERVED,MR VIJAY N RAVAL
16723	FA/2899/2006	28/01/2010	PROJECT MANAGER,	MR RR MARSHALL	HEIRS OF DECD. JAIMALBHAI AMARSANGBHAI,MADHUBEN WD/O JAIMALBHAI,JESANGBHAI JAIMALBHAI,RATILAL JAIMALBHAI,CHANDUBHAI JAIMALBHAI,KANTILAL JAIMALBHAI,MAHESHBHAI JAIMALBHAI,SPECIAL LAQ OFFICER	,(MR A J PATEL)
16724	FA/2900/2006	28/01/2010	PROJECT MANAGER,	MR RR MARSHALL	IBRAHIMBHAI AKBARBHAI,HUSSAINBHIA AKBARBHAI,AMINABEN AKBARBHAI,SADUBEN WD. OF AKBARBHAI GULAMBHAI,SPECIAL LAQ OFFICER	,(MR A J PATEL)
16725	FA/2901/2006	28/01/2010	PROJECT MANAGER,	MR RR MARSHALL	SURSINGBHAI BECHARBHAI,MANGUBHAI BECHARBHAI,LAKHIBEN BECHARBHAI,MINOR NANSANG BECHARBHAI,MINOR BHARAT BECHARBHAI,SPECIAL LAQ OFFICER	,(MR A J PATEL)

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16726	FA/2902/2006	28/01/2010	PROJECT MANAGER,	MR RR MARSHALL	ARAMBEN NANDABHA,BIBIBEN NANDABHA,NOORJAHABEN NANDABHA,SPECIAL LAQ OFFICER	,(MR A J PATEL)
16727	FA/2903/2006	28/01/2010	PROJECT MANAGER,	MR RR MARSHALL	PRAHLADBHAI JAGMALBHAI,SPECIAL LAQ OFFICER	,(MR A J PATEL)
16728	FA/2905/2006	10/10/2008	UNITED INDIA INSURANCE CO. LTD.,	MS AVANI S MEHTA	HEIRS OF DECD. KANUBHAI SHAMBHUBHAI BAVADIYA,JASHUBEN KANUBHAI BAVADIYA,MINOR KALPESH KANUBHAI BAVADIYA,MINOR DAKSHA KANUBHAI BAVADIYA,MINOR JAYDIP KANUBHAI BAVADIYA,SHAMBHUBHAI LAVJIBHAI BAVADIYA,KASHIBEN SHAMBHUBHAI BAVADIYA,MANSUKH AMARSHIBHAI KANANI DRIVER OF GJ-3-AB-8145,NARENDRA DHARMSHIBHAI DAVDA OWNER OF GJ-3-AB-8145	,RULE UNSERVED,MR MRUGEN K PUROHIT
16729	FA/2906/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	THAKORE GAMBHIRJI REVAJI,THAKOR JASHUJI MUNCHAJI,THAKOR POPATJI KUNVARJI	RULE NOT RECD BACK
16730	FA/2907/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	THAKOR SARUPJI BHAVAJI DECD.THROUGH THE LRS,THAKORE JAKASHIJI SARUPJI,THAKORE CHUNAJI SARUPJI,THAKORE VANVIRJI SARUPJI DECD.THROUGH THE LRS,THAKORE SANTABEN VANVIRJI,THAKORE ALUJI VANVIRJI,THAKORE SHARVANJI VANVIRJI	,RULE NOT RECD BACK
16731	FA/2908/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	THAKOR HEMCHANDJI MOTIJI,HEIRSOF THAKOR RUDIBEN TALAJI,THAKORE CHANDABEN HEMACHANDJI	,RULE NOT RECD BACK
16732	FA/2909/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	THAKOR CHANDUJI MASAJI,	RULE NOT RECD BACK
16733	FA/2913/2006	29/08/2008	PARAS HOROLIGICAL INDUSTRIES,	MR PS GOGIA	EMPLOYEE STATE INSURANCE CORPORATION,	NOTICE SERVED,MR HEMANT S SHAH
16734	FA/2914/2006	29/08/2008	ROYAL TIME INDUSTRIES,	MR PS GOGIA	EMPLOYEE STATE INSURANCE CORPORATION,	NOTICE SERVED,MR HEMANT S SHAH
16735	FA/2915/2006	29/08/2008	ROYAL CEMENT INDUSTRIES,	MR PS GOGIA	EMPLOYEE STATE INSURANCE CORPORATION,	NOTICE SERVED,MR HEMANT S SHAH
16736	FA/3005/2006	21/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	VIRJIBHAI KANJIBHAI BALAT,NANJIBHAI BADAJI PATEL DELETED AS PER COURT ORDER,DIPAKKUMAR KISHANLAL DHINGADA,PRAVINSINH BECHARSINH SOLANKI,SUNILKUMAR NEMCHAND SHAH DELETED AS PER COURT ORDER,UNITED INDIA INSURANCECO LTD.	,DELETED,RULE SERVED,MS AVANI S MEHTA
16737	FA/3010/2006	06/02/2020	SANDESH LIMITED,	NANAVATI & NANAVATI	IRFANBANU,MINOR MOHMADSAKIR MOHMADRAFIK THRO',MINOR SAJIYABANU MOHMADRAFIK,NOORBIBI ABDULGANI,JAKIRHUSAIN HUSAINMIYA	,RULE SERVED,MR.HIREN M MODI
16738	FA/3011/2006	07/09/2009	BALVINDERSINGH BALVIRSINGH KANG,JASWINDER KAUR BALVINDERSINGH KANG	MR MK VAKHARIA	SURENDRASINGH BALVIRSINGH KANG,GURMEET KAUR SURENDRASINGH KANG,BALVINDERSINGH SARDARSINGH DECD.THRO'HIS HEIRS,KULJEET KAUR BALVIRSINGH, WIDOW,BHUPENDRASINGH BALVIRSINGH SON,JASBIRSINGH BALVIRSINGH	,RULE SERVED,(MR MILIND R KULKARNI)
16739	FA/3016/2006	02/12/2009	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL JIVANBHAI JOITARAM (HEIROF PATEL RAIBEN JOITARAM),SPECIAL LAND ACQUISITION OFFICER	
16740	FA/3017/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL JAYANTIBHAI GANDALAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16741	FA/3018/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBALAL BECHARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16742	FA/3019/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL AMBALAL LALLUBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16743	FA/3020/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL BHIKHABHAI BHAGWANDAS ADMINISTRATOR OF PATEL PURIBEN,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16744	FA/3021/2006	27/01/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL RANCHHODBHAI A. (HEIR OFPATEL AMICHANDBHAI ISHWARLAL),SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16745	FA/3022/2006	25/07/2017	NARAN PARBAT BERA,MINOR HIRIBEN NARAN THROUGH PETI. NO. 1	MR PREMAL S RACHH	DRIVER OF TRUCK NO. GJD-4019 PALABHAI DEVABHAI BHUSHA,HEIR OF DECD. HAJI JUMABHAI SUMRA: ABBAS HAJIBHAI SUMRA,INSURANCE COMPANY: THE NATIONAL INSURANCE CO. LTD,DRIVER & OWNER OF GJ-10-T-5376VIRA HARDAS BERA (DISMISSED),INSURANCE COMPANY OF GJ-10-T- 5376: NEW INDIA INSURANCE CO.	RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT),MR PALAK H THAKKAR
16746	FA/3023/2006	25/07/2017	MANIBEN SAAJAN,KESHUR KHIMA BERA	MR PREMAL S RACHH	DRIVER OF TRUCK NO. GJD-4019 PALABHAI DEVABHAI BHUSHA,HEIR OF DECD. HAJI JUMABHAI SUMRA: ABBAS HAJIBHAI SUMRA,INSURANCE COMPANY: THE NATIONAL INSURANCE CO. LTD,DRIVER & OWNER OF GJ-10-T-5376VIRA HARDAS BERA (DISMISSED),INSURANCE COMPANY OF GJ-10-T- 5376: NEW INDIA INSURANCE CO.	RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL SHARAD SHAH,MR PALAK H THAKKAR
16747	FA/3024/2006	25/07/2017	PURIBEN DEVYAT,KESHRU KHIMA BERA	MR PREMAL S RACHH	DRIVER OF TRUCK NO. GJD-4019 PALABHAI DEVABHAI BHUSHA,HEIR OF DECD. HAJI JUMABHAI SUMRA: ABBAS HAJIBHAI SUMRA,INSURANCE COMPANY: THE NATIONAL INSURANCE CO. LTD,DRIVER & OWNER OF GJ-10-T-5376VIRA HARDAS BERA (DISMISSED),INSURANCE COMPANY OF GJ-10-T- 5376: NEW INDIA INSURANCE CO.	RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL SHARAD SHAH,MR PALAK H THAKKAR
16748	FA/3025/2006	25/07/2017	HEMIBEN PARBAT((L/H OF DECD MERAMAN PARBAT BERA)),NARAN PARBAT BERA,RAMABHAI PARBAT,PURIBEN PARBAT,MINOR SAAJAN MERAMAN THROUGH PETI. NO. 1,MINOR USHA MERAMAN THROUGH PETI. NO. 1,MINOR MINOR SHETNABEN MERAMAN THROUGH PETI. NO. 1,MINOR MINOR UDAYBHAI MERAMAN THROUGH PETI. NO. 1	MR PREMAL S RACHH	DRIVER OF TRUCK NO. GJD-4019 PALABHAI DEVABHAI BHUSHA,HEIR OF DECD. HAJI JUMABHAI SUMRA: ABBAS HAJIBHAI SUMRA,INSURANCE COMPANY: THE NATIONAL INSURANCE CO. LTD,DRIVER & OWNER OF GJ-10-T-5376VIRA HARDAS BERA (DISMISSED),INSURANCE COMPANY OF GJ-10-T- 5376: NEW INDIA INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
16749	FA/3026/2006	02/12/2015	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUKTABEN GORDHANBHAI DECD. THR'HEIRS,HASMUKHBHAI GORDHANBHAI TAMBADIA,NARSINHBHAI GORDHANBHAI TAMBADIA,MANSUKHBHAI GORDHANBHAI TAMBADIA,CHANABHAI RAMBHAI,CHIEF OFFICER	,MR YOGESH S LAKHANI,MR HARSHIT S TOLIA
16750	FA/3027/2006	10/05/2012	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MENABEN WD/O BABUJI LALAJI THAKOR,CHAMPABEN LALAJI THAKOR,PRADIPSINH KHUMANSINH JADEJA	NOTICE SERVED,RULE SERVED,MR KETAN D SHAH
16751	FA/3028/2006	06/04/2011	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	NAGJIBHAI LAGHRABHAI,	RULE SERVED,MR NITIN M AMIN
16752	FA/3029/2006	06/04/2011	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	NAGARBHAI DANABHAI,	RULE SERVED,MR NITIN M AMIN
16753	FA/3030/2006	06/04/2011	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KEHARBHAI KARMANBHAI THR'HEIR,BALDEVBHAI KEHARBHAI	,RULE SERVED,MR NITIN M AMIN
16754	FA/3031/2006	06/04/2011	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	LUHAR NARANBHAI DAHYABHAI,	RULE SERVED,MR NITIN M AMIN
16755	FA/3032/2006	06/04/2011	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BHAVABHAI SAGARBHAI,	RULE SERVED,MR NITIN M AMIN
16756	FA/3033/2006	06/04/2011	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	CHAMANBHAI AMARSHIBHAI,KALABHAI AMARSHIBHAI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16757	FA/3065/2006	07/08/2008	HEIRS OF DECEASED VINAYKUMAR KCHOKSHI,JUHIBEN D/O VINAYKUMAR CHOKSHIMINOR,YASH S/O VINAYKUMAR CHOKSHI,KANTILAL NAGINDAS CHOKSHI,SUMITRABEN KANTILAL CHOKSHI	MR BHARAT B SHAH	NILESHKUMAR JAYANTILAL PATVA,ORIENTAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
16758	FA/3066/2006	19/03/2018	HASUMATIBEN WD/O JAGDHISHBHAI KANTILAL BHAVSAR,MAYURIKABEN JAGDISHBHAI,JATINKUMAR JADISHBHAI,MINOR VAISHALIBEN JAGDISHBHAI	MR KASHYAP R JOSHI	MAGANBHAI JERAMBHAI ZAPADIA,,KESHUBHAI TEJABHAI RAMANI,UNITED INDIA INSURANCE CO. LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
16759	FA/3087/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NARANBHAI HARJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16760	FA/3088/2006	08/04/2017	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	CHANDRAKANTBHAI KABHAIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16761	FA/3089/2006	20/12/2010	SPEICAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	RAMANBHAI KESURBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16762	FA/3090/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	HARMANBHAI HARJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16763	FA/3091/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	MAHENDRABHAI AMBALAL,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16764	FA/3092/2006	08/04/2017	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	PARSOTTAMBHAI TRIBHOVANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16765	FA/3093/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	VALLABHBHAI CHATURBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16766	FA/3094/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	MAHESHBHAI RANCHHODBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16767	FA/3095/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	NAGINBHAI BHAILALBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16768	FA/3096/2006	20/12/2010	SPECIAL LAND AQUASITION OFFICER,	GOVERNMENT PLEADER	SHANKARBHAI AMBALAL,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
16769	FA/3097/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI HARISHBHAI PATEL,	RULE SERVED
16770	FA/3098/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAFULBHAI RATILAL PATEL,	RULE NOT RECD BACK
16771	FA/3099/2006	07/12/2010	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI VALLABHBHAI PATEL ADMINISTRATOR OF,CHIMANBHAI VALLABHBHAI PATEL ADMINISTRATOR OF	RULE NOT RECD BACK
16772	FA/3125/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	BALSINGJI DHULAJI THAKOR,SPECIAL LAND ACQUSITION OFFICER	RULE NOT RECD BACK,RULE SERVED
16773	FA/3126/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	KALYANJI DHULAJI THAKOR,SPECIAL LAND ACQUSITION OFFICER	RULE NOT RECD BACK,RULE SERVED

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16774	FA/3127/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RANAJI TELAJI THAKOR,SPECIAL LAND ACQUSITION OFFICER	RULE NOT RECD BACK,RULE SERVED
16775	FA/3128/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PARSHOTAM SHIVDAS PATEL,SPECIAL LAND ACQUSITION OFFICER	RULE NOT RECD BACK,RULE UNSERVED
16776	FA/3129/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	KALABHAI RAMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16777	FA/3130/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	KALABHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16778	FA/3131/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	AMBARAM SHIVABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16779	FA/3132/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	MANHARBHAI BABABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16780	FA/3133/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	KANJIBHAI AMBARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16781	FA/3134/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	KANTIBHAI PARSOTAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
16782	FA/3135/2006	23/11/2015	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	SUSHILABEN WD/O NAVINBHAI AMTHABHAI PANCHAL,DHRUVIL NAVINBHAI PANCHAL,NILAM NAVINBHAI PANCHAL (MINOR),AMTHARAM ATMARAM PANCHAL,ICHCHABEN AMTHARAM PANCHAL,JIGNESHKUMAR BABABHAI PATEL	,DELETED,MR AMIT N PATEL
16783	FA/3136/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL TAILESHBHAI JASHBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16784	FA/3137/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL JASHBHAI MAGANDAS,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
16785	FA/3141/2006	13/01/2014	ORIENTAL INSURANCE CO. TLD.,	(MR MAULIK J SHELAT)	PASMINA WD/O PRAVINSINH PARMAR,MINOR JULLY PRAVINSINH PARMAR,MINOR SUKHDEVSINH PRAVINSINH PARMAR,SUDHABEN VIJAYSINH PARMAR,VIJAYSINH R. PARMAR,VITTHALBHAI MANILAL PATEL,KALABHAI MAGANBHAI RATHOD	NOTICE SERVED,RULE SERVED,MR.VARUN K.PATEL
16786	FA/3144/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	BHADRESHBHAI BHAGUBHAI PATEL,GIRISHBHAI BHAGUBHAI PATEL,RAJESHBHAI BHAGUBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16787	FA/3145/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL KALIDAS BABALDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16788	FA/3146/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL KHODABHAI KACHARABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16789	FA/3147/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PANDYA NATHALAL PRAHALADBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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16790	FA/3148/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL PRAHALADBHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16791	FA/3149/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL PRAHALADBHAI BHAGVANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16792	FA/3150/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PATEL SHIVABHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16793	FA/3151/2006	04/03/2014	GENERAL MANAGER,	MR RR MARSHALL	PANDYA RAMESHCHANDRA MANILAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16794	FA/3152/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI VASIBHAI SAIJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16795	FA/3153/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI MAFABHAI SAIJIBHAI,RABARI VASIBHAI SAIJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
16796	FA/3154/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI BHEMABHAI ODHARBHAI,SPECIAL LAND ACQUISITION OFFICER	
16797	FA/3155/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI SOMABHAI PRABHATBHAI,SPECIAL LAND ACQUISITION OFFICER	
16798	FA/3156/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI KHUMABHAI SANKABHAI,SPECIAL LAND ACQUISITION OFFICER	
16799	FA/3157/2006	22/08/2012	THE ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. GILAB @ GHELA BHAI MERAMBHAI DHUMADIYA,MERABHAI LAXMANBHAI DHUMADIYA,LABHUBEN MERAMBHAI DHUMADIYA,DEVAYATBHAI ALLABHAI DANGAR,MENANDBHAI ALLABHAI DANGAR	,RULE SERVED
16800	FA/3159/2006	28/12/2012	NATIONAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	UDAY DINKAR HARSHE,K. SHRI NAGI,PUSHPKANTBHAI HEMCHAND SHASTRI,G.M.A.C. TWENTIETH CENTURY PVT. LTD.	RULE UNSERVED,MR MTM HAKIM
16801	FA/3160/2006	16/02/2012	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI	HIRABEN PRANLAL AGRAVAT,HINABEN PRANLAL AGRAVAT,NUTANBEN PRANLAL AGRAVAT,MUKESHKUMAR PRANLAL AGRAVAT,LALITKUMAR PRANLAL AGRAVAT,BHAVESHKUMAR PRANLAL AGRAVAT	RULE SERVED,MR VIMAL M PATEL
16802	FA/3161/2006	27/02/2008	THE NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	SHRI BALUBHAI SIDIBHAI VALA,SADGURU MARBLES	MS SEJAL K MANDAVIA,MR JAYESH A KOTECHA
16803	FA/3164/2006	11/04/2019	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAVITABEN MOHANLAL MADAN (HEIROF DECEASED MOHANLAL DEVJIBHAI,KIRTIBHAI MOHANLAL MADAN (HEIROF DECEASED MOHANLAL DEVJIBHAI,ISHWARSINGH RAVASINGH BAGHA OWNER OF THE BUS,NEW INDIA INSURANCE CO. LTD.,SARYUBEN SHANTILAL SHANKHESARA	,MR AV PRAJAPATI,THAKKAR AND PAHWA ADVOCATES,MR PALAK H THAKKAR
16804	FA/3165/2006	11/04/2019	UNITED INDIA INSURANCE CO. LTD.,	MR RR MARSHALL	SAVITABEN MOHANLAL MADAN (HEIROF DECEASED MILIND MOHANLAL),KIRTIBHAI MOHANLAL MADAN (HEIROF DECEASED MILIND MOHANLAL),ISHWARSINGH REVASINGH BAGHA HEIR OF DECD. MILIND MOHANLAL,NEW INDIA INSURANCE CO. LTD. HEIR OF DECD. MILIND MOHANLAL,SARYUBEN SHANTILAL SHANKHESARA HEIR OF DECD. MILIND MOHANLAL	,MR AV PRAJAPATI,THAKKAR AND PAHWA ADVOCATES,MR PALAK H THAKKAR

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16805	FA/3166/2006	11/04/2019	UNITED INDIA INSURANCE CO. LTD.,	MR RR MARSHALL	SAVITABEN MOHANLAL MADAN,KIRTIBHAI MOHANLAL MADAN,ISHWARSINGH REVASINGH BAGHA,NEW INDIA INSURANCE CO. LTD.,SARYUBEN SHANTILAL SHANKHESARA	,MR AV PRAJAPATI,THAKKAR AND PAHWA ADVOCATES,MR PALAK H THAKKAR
16806	FA/3167/2006	11/04/2019	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ADAKHIBEN MARTAJI KATARA (DELETED) NEED NOT BE SERVED.,SHRAVANBHAI MARTAJI KATARA,NAVALBHAI MARTAJI KATARA,PANCHARATNASINH PRAVINSINH CHAUHAN,ISHWARSINH REVALSINH,THE NEW INDIA INSURANCE CO. LTD.,AJMERKHAN SARDARKHAN PATHAN,SARYUBEN SHANTILAL SHANKHESARA	,THAKKAR AND PAHWA ADVOCATES,MR PALAK H THAKKAR
16807	FA/3206/2006	25/01/2016	ORIENTAL INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	DILIPSINH DOLUBHA ZALA,YADVENDRABA DILIPSINH ZALA,DHARMENDRASINH DILIPSINH ZALA,MINOR DILIPSINH ZALA,BHAKUVARBA DOLUBHA ZALA,PARSOTTAMBHAI JIVABHAI,BABUBHAI MOHMADBHAI KHOKHAR,MEERABEN SHURESHKUMAR GOHEL	,RULE SERVED,SERVED BY AFFIX. (R),MR MRUGEN K PUROHIT
16808	FA/3211/2006	09/10/2012	KRISHNAKUMAR K. NAIR,	NOTICE UNSERVED,HCLS COMMITTEE	KIRANBHAI A. GAJJAR,	MR MRUGEN K PUROHIT
16809	FA/3212/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL GOVINDBHAI MADAHVLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16810	FA/3213/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL LALJIBHAI NATHUDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16811	FA/3214/2006	15/01/2008	RAVI SURESH CHANDELA,	MR MB GOHIL	NITU RAVI CHANDELA,	RULE SERVED BY DS
16812	FA/3216/2006	06/12/2014	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHANKERBHAI SHANABHAI RATHOD,	RULE SERVED,MR VIJAY N RAVAL
16813	FA/3217/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ISHWARBHAI DHULABHAI RATHOD,	RULE SERVED,MR VIJAY N RAVAL
16814	FA/3218/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PUNJABHAI SHAHBHAI RATHOD,	RULE SERVED,MR VIJAY N RAVAL
16815	FA/3219/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAHENDRASINH RATANSINH VAGHELA,	RULE SERVED,MR VIJAY N RAVAL
16816	FA/3220/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANDUBHAI MOKUMBHAI CHAUHAN,	RULE SERVED,MR VIJAY N RAVAL
16817	FA/3221/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DHULABHAI BHATHIBHAI CHAUHAN,	RULE SERVED,MR VIJAY N RAVAL
16818	FA/3222/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMANBHAI SHANABHAI CHAUHAN,	RULE SERVED,MR VIJAY N RAVAL
16819	FA/3223/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAIJIBHAI SANABHAI PARMAR,	RULE SERVED,MR VIJAY N RAVAL
16820	FA/3224/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MADHUKANTABEN SHIVPTSSAD PANDYA,	RULE SERVED
16821	FA/3225/2006	19/02/2013	EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH THE SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JUNABHAI GHEMABHAIM CHAUHAN,	RULE SERVED,MR VIJAY N RAVAL
16822	FA/3229/2006	25/09/2008	KOMALBEN PANKAJKUMAR TRIVEDI,MINOR BHARGAV PANKAJKUMAR TRIVEDI - THRO.GUARDIAN NO.1,MANJULABEN VISHNUPRASAD TRIVEDI,KALPANABEN VISHNUPRASAD,BHARTIBEN VISHNUPRASAD,JAISHREEBEN VISHNUPRASAD,LEENABEN VISHNUPRASAD	MR ADIL R MIRZA	KALUBHAI NATHUBHAI SHAIKH DELETED AS PER COURT ORDER,JIVANSING KASRISING PAWAR,NATIONAL INSURANCE CO LTD.	DELETED,RULE SERVED,MS MEGHA JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16823	FA/3240/2006	06/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ASMITABEN BATUKSINH JADEJA HEIR OF DECD. BATUKSINH,DUSHYANTSINH BATUKSINH JADEJA HEIR OF DECD. BATUKSINH,RAJKUNWARBA FATEHSINH JADEJA HEIR OF DECD. BATUKSINH,KHANJI ARJANBHAI GARVA,KARSHANBHAI P NATA,UNITED INDIA INS. CO. LTD,BHARATSINH FATEHSINH	,(MR HASMUKH THAKKER)
16824	FA/3241/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	TRIVEDI MAHENDRABHAI RAYSHANKAR,TRIVEDI ARUNBHAI RAYSHANKAR,TRIVEDI DILIPBHAI RAYSHANKAR,TRIVEDI DINESHBHAI RAYSHANKAR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
16825	FA/3242/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	GAGHELA HIMMATSINH GOPALJI THR'HEIRS,VAGHELA BALUBA WD/O. HIMMAT SINH GOPALJI,VAGHELA PRATAPSINH HIMMATSINH,VAGHELA GHANSHYAMSINH HIMMATSINH,VAGHELA NAVALSINH HIMMATSINH,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
16826	FA/3243/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA CHHATRASINH JUGAJI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16827	FA/3244/2006	09/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA CHHATRASINH JUGAJI,VAGHELA BHYUPATSINH DOLATSINH,VAGHELA RATANSINH RANJITSINH,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16828	FA/3246/2006	04/04/2016	JAYENDRABHAI BABUBHAI SITAPARATHR'HEIRS,BABUBHAI HIRABHAI SITAPARA,SAVITABEN BABUBHAI SITAPARA,RAMBHIBEN HIRABHAI SITAPARA	MR PREMAL S RACHH	KARNABHAI BODHABHAI AHIR,RANABHAI AMRABHAI KHARA,INSURANCE CO. OF SWARAJ MAZDA UNITED INDIA INSURANCE CO.LTD.,GOPALBHAI LILABHAI DHODHALIA,RAKESH BHIMJIBHAI CHAVDA M/S. CHAVDA TRANSPORT,THE ORIENTAL INSURANCE CO. LTD.,ASST. CONSERVATOR OF FOREST,NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PALAK H THAKKAR
16829	FA/3248/2006	01/08/2011	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBHAI ISHWARBHAI,	RULE SERVED,MR PM LAKHANI,MRS R P LAKHANI
16830	FA/3253/2006	13/07/2009	KANAJI MERAJI VANJHARA,SHANTABEN KANAJI MERAJI VANJHARA	MR KB PUJARA,(MR MAYUR A THAKORE)	NATHABHAI VAJABHAI RATHOD,UNITED INDIA INSURANCE CO.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
16831	FA/3255/2006	06/02/2012	THE NEW INDIA ASSURANCE CO. LTD. DIV. OFFICE AT: MEHSANA.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHELAJI CHATURJI MAKWANA (THAKOR) FATHER OF DECD.,ZARUKHABEN CHELAJI MAKWANA (THAKOR) MOTHER OF DECD.,JAGDISHCHANDRA BANSILAL AGRAVAL,RAJESHKUMAR JIVANLAL PATEL,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,MR NAGESH C SOOD,MR HARSHIT S TOLIA
16832	FA/3256/2006	06/02/2012	THE NEW INDIA ASSURANCE CO. LTD. DIV. OFFICE AT: MEHSANA.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SORAMBEN WD/O. NAGJIJI KHADUMAJI ABULUNA (THAKORE),JAGDISHCHANDRA BASILAL AGRAVAL,RAJESHKUMAR JIVANLAL PATEL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR NAGESH C SOOD
16833	FA/3281/2006	29/08/2008	THE ORIENTAL INSURANCE CO. LTD.,	MR SHALIN N MEHTA	HEIR OF GHANSHYAMBHAI R. PATEL,RAMANBHAI F. PATEL C/O. JITUBHAI SHANTILAL SHAH,CHANDRADEEP FOODS PRIVATE LIMITED	,RULE SERVED,MR MURALI N DEVNANI
16834	FA/3301/2006	09/05/2008	THE ORIENTAL INSURANCE COMPANYLTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. RAJURAM DHANARAM CHAUDHARY,DHANARAM LALARAM CHAUDHARY,MIRADEVI DHANARAM CHAUDHARY,KANTILAL NAGARDAS KANUDAWALA	,RULE SERVED,(MR SANDEEP N BHATT),(MR SL VAISHYA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16835	FA/3312/2006	23/02/2016	UNITED INDIA INSURANCE CO. LTD.,	MS HINA DESAI	SHANTILAL NATHALAL PATEL,ORIGINAL OPPONENT NO. 1 DELETED,IBRAHIM SADIQUEBHAI SABALIA	,RULE UNSERVED,MR R.K.MANSURI
16836	FA/3314/2006	23/02/2016	UNITED INDIA INSURANCE CO. LTD.,	MS HINA DESAI	GAUTAMBHAI MANABHAI PATEL,ORIGINAL OPPONENT NO. 1 DELETED,IBRAHIM SADIQUEBHAI SABALIA	,RULE NOT RECD BACK,RULE UNSERVED,MR R.K.MANSURI
16837	FA/3316/2006	23/02/2016	UNITED INDIA INSURANCE CO. LTD.,	MS HINA DESAI	HAKARABHAI PURABHAI PATEL,ORIGINAL OPPONENT NO. 1 DELETED,IBRAHIM SADIQUEBHAI SABALIA	,RULE SERVED,RULE UNSERVED
16838	FA/3354/2006	08/04/2011	NARANBHAI MOHANBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,RULE UNSERVED
16839	FA/3355/2006	08/04/2011	RANCHHODBHAI NATHALAL PATEL, DECD.THRO'HIS HEIRS,DILIPBHAI RANCHHODBHAI PATEL,SUDHABEN RANCHHODBHAI PATEL,SANGITABEN RANCHHODBHAI PATEL,RAMILABEN WD/O RANCHHODBHAI NATHALAL PATEL	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,RULE UNSERVED
16840	FA/3356/2006	08/04/2011	KEHSAVLAL NATHALAL PATEL,DECD.THRO'HIS HEIRS,RAMANBHAI KESHAVLAL PATEL,ARVINDBHAI KESHAVLAL PATEL	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,RULE UNSERVED
16841	FA/3357/2006	08/04/2011	SHAKARABHAI PRAHLADBHAI PATEL,NATWARBHAI PRAHLADBHAI PATEL	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,RULE UNSERVED
16842	FA/3358/2006	08/04/2011	BHIKHABHAI SHAMBHUBHAI SADHU,	(MR A J PATEL)	SPECIAL LAND AQUASITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,RULE UNSERVED
16843	FA/3359/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI BIBI WD/O UMARJI MUSA,EXECUTIVE ENGINEER	RULE SERVED
16844	FA/3360/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ALLIMAHMAD MUSA MARJA,EXECUTIVE ENGINEER	RULE SERVED
16845	FA/3361/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	YAKUB MUSA AHMAD LULI DECD. THRO' HIS HEIRS,ZARINA YAKUB MUSA AHMAD LULI,ZUBE YAKUB MUSA,JAHIDA YAKUB MUSA,JABIR YAKUB MUSA,JAHIR YAKUB MUSA,EXECUTIVE ENGINEER	,RULE SERVED
16846	FA/3362/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI BIBI W/O VALLI AHMAD ALLI,EXECUTIVE ENGINEER	RULE SERVED,UNSERVED EXPIRED (R)
16847	FA/3363/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDUL RAHIM MAHMAD IBRAHIM HAKIM P.O.A. HOLDER OF,EXECUTIVE ENGINEER	RULE SERVED
16848	FA/3364/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD.MUSA ISA SULEMANMAMAKH :- YAKUB MUSA ISA,EXECUTIVE ENGINEER	RULE SERVED
16849	FA/3365/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABRAHAM ASMAL BUCHA,EXECUTIVE ENGINEER	RULE SERVED
16850	FA/3366/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM AHEMAD MUSA,ISMAIL AHEMAD MUSA,EXECUTIVE ENGINEER	RULE SERVED
16851	FA/3367/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD. IBRAHIM VALLI AHMAD,NOORJAHAN WD/O IBRAHIM VALLI AHMAD,MARIYAM WD/O IBRAHIM VALLI AHMAD,BIBI W/O VALLI AHMAD ALLI,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16852	FA/3368/2006	28/02/2017	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BECHARBHAI AMBABHAI MAKWANA,THE EXECITIVE ENGINEER	RULE SERVED
16853	FA/3369/2006	28/02/2017	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DECEASED RUPABEN CHHOTABHAI PATEL,PATEL BABUBHAI CHHOTABHAI SINCE DECEASED (HEIRS OF 1),PATEL SHANTABEN CHHOTABHAI-DAUGHTER(HEIRS OF 1),PATEL SAROJBEN CHHOTABHAI -DAUGHTER(HEIRS OF 1),PATEL SHARDABEN CHHOTABHAI-DAUGHTER(HEIRS OF 1),PATEL KANUBHAI CHHOTABHAI(HEIRS OF 1),KAPILABEN BABUBHAI PATEL WD. OF BABUBHAI (HEIRS OF 1.1),GHANSHYAMBHAI BABUBHAI PATEL (HEIRS OF 1.1),PRAKASHBHAI BABUBHAI PATEL (HEIRS OF 1.1),THE EXECITIVE ENGINEER	UNSERVED EXPIRED (N),RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
16854	FA/3370/2006	04/05/2009	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	L/H OF PUNJABHAI MANGALBHAI 1. MANUBHAI PUNJABHAI PATEL,THE EXECITIVE ENGINEER	NOTICE NOT RECD BACK,NOTICE SERVED
16855	FA/3371/2006	04/05/2009	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHANABHAI JAMNABHAI,THE EXECITIVE ENGINEER	,NOTICE SERVED,(MR MAYANK VORA)
16856	FA/3385/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUBHAI JETHABHAI,	RULE SERVED,MR GUNVANT R THAKAR
16857	FA/3386/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AALABHAI DAYABHAI HARIJAN,	RULE SERVED,MR GUNVANT R THAKAR
16858	FA/3387/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI BHAVANBHAI,	RULE SERVED,MR GUNVANT R THAKAR
16859	FA/3388/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI BHAVABHAI THAKOR,	RULE SERVED,MR GUNVANT R THAKAR
16860	FA/3389/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVABHAI KHODABHAI,	RULE SERVED,MR GUNVANT R THAKAR
16861	FA/3390/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI RAVABHAI,	RULE SERVED,MR GUNVANT R THAKAR
16862	FA/3391/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI JETHABHAI,	RULE SERVED,MR GUNVANT R THAKAR
16863	FA/3392/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN MAHADEVBHAI RATHVI,	RULE UNSERVED,MR GUNVANT R THAKAR
16864	FA/3393/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI BHAVANBHAI,	RULE SERVED,MR GUNVANT R THAKAR
16865	FA/3394/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI HIRIBEN NARANBHAI WD/O NARANBHAI MURABHAI,	RULE SERVED,MR GUNVANT R THAKAR
16866	FA/3395/2006	04/07/2008	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBHAI RATUBHAI,	RULE SERVED,MR GUNVANT R THAKAR
16867	FA/3396/2006	07/12/2010	GENERAL MANAGER,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GODADBHAI SHIVRAMBHAI,	RULE SERVED

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16868	FA/3401/2006	07/08/2015	HARIBHAI BACHUBHAI VEKARIYA,	MR NACHIKET D MEHTA	RAMESHBHAI BACHUBHAI VEKARIYA,UNITED INDIA INSURANCE CO. LTD,VISABHAI VIRABHAI AGATH	RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
16869	FA/3421/2006	29/08/2008	GUJARAT STATE RURAL DEVELOPMENT CORPORATION LTD.,	MR HS MUNSHAW	HEIRS OF MR. PREMJIBHAI GORDHANBHAI PARMAR,MRS. MANJULABEN PREMJIBHAI PARMAR,MR. DEEPAK PREMJIBHAI PARMAR,MISS SHILPA PREMJIBHAI PARMAR	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
16870	FA/3422/2006	23/08/2011	GEMALSANG DHULSANG PADHIYAR,AMBALAL DHULSANG PADHIYAR,CHAMPABEN DHULSANG PADHIYAR,RATANBEN DHULSANG PADHIYAR,SONABEN DHLSANG PADHIYAR	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16871	FA/3423/2006	23/08/2011	MOHANBHAI SHIVABHIA,MOGHIBEN SHIVABHAI	MR MM SAIYED	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16872	FA/3424/2006	23/08/2011	CHHTRASINH MATHURBHIA,DHIRAMBHAI MATHURBHAI	MR MM SAIYED	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16873	FA/3425/2006	23/08/2011	PRATABBHAI RANCHHODBHAI,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16874	FA/3426/2006	23/08/2011	JASUBEN KHUMANSANG,	MR MM SAIYED	SPECIAL LAND AQU.OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16875	FA/3427/2006	23/08/2011	DEVJIBHAI BAWABHAI,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16876	FA/3428/2006	23/08/2011	GANPATSINH VIJAYSINH,	MR MM SAIYED	SPECIAL LAQ OFFICER,THE EXECUTIVE ENTINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16877	FA/3429/2006	23/08/2011	GEMALSANG DHULSANG PADHIYAR,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16878	FA/3430/2006	23/08/2011	RAMANBHAI LAXMANBHAI,ISHWARBHAI LAXMANBHAI,GANPATBHAI LAXMANBHAI	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16879	FA/3431/2006	23/08/2011	BHAGVANBHAI PARSHOTTAM,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16880	FA/3432/2006	23/08/2011	RAISANGBHAI MELABHAI,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16881	FA/3433/2006	23/08/2011	MOHANBHAI RAGHABHAI,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16882	FA/3434/2006	23/08/2011	KAKUBEN DEVJI CHHITA,KARSHANBHAI DEVJIBHAI,PRABHATBHAI DEVJIBHAI,CHHAGANBHAI DEVJIBHAI,BHIKHIBEN DEVJIBHAI,DARIYABEN DEVJIBHAI,PARVATIBEN DEVJIBHAI	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	
16883	FA/3435/2006	23/08/2011	NAGJIBHAI KARSHANBHAI,AMBALAL KARSHABHAI	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16884	FA/3436/2006	23/08/2011	GEMALSANG DHULSANG PADHIYAR,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16885	FA/3437/2006	23/08/2011	KESHURBHAI PARBHUBHAI,CHHITUBHAI PRABHUBHAI,BALUBHAI PARBHUBHAI,BECHARBHAI MOHANBHAI,DINESHBHAI MOHANBHAI,ARVIND MOHAN,KANTIBHAI MOHANBHAI	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16886	FA/3438/2006	23/08/2011	BHAIJIBHAI KARSANBHAI,AMBALAL KARSHANBHAI,NAGJIBHAI KARSHANBHAI	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
16887	FA/3439/2006	06/05/2019	NATIONAL INSURANCE CO. LTD,	MR. ALKESH N SHAH	BHALABHAI KOHYABHAI SINGADA,NILESHBHAI BHALABHAI SINGADA (MINOR),RASHMIKABEN BHALABHAI SINGADA (MINOR),KOHYABHAI NANJIBHAI SINGADA,RAMTUBEN KOHYABHAI SINGADA,VINODBHAI HIRABHAI PANDA,GORJI GEMA GOD C/O D.B. SHAH	,DISMISSED FOR NON PROSECUTION,MR TUSHAR L SHETH
16888	FA/3440/2006	11/07/2018	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GITABEN PALABHAI BEGDA,VASRAMBHAI ARJUNBHAI VALA	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16889	FA/3442/2006	18/03/2019	NATIONAL INSURANCE CO. LTD,	MR. ALKESH N SHAH	SHANTABEN RATANSINH SOLANKI,URMILABEN RATANSINH SOLANKI,NAINABEN RATANSINH SOLANKI,RAVINDRA RATANSINH SOLANKI,HARENDRA RATANSINH SOLANKI,GAURIBEN RATAMSINH SOLANKI,NARAYANBHAI HARJIBHAI GARI,KASNABHAI JOKHABHAI PARMAR	RULE SERVED,(MR NIRAL R MEHTA)
16890	FA/3444/2006	19/01/2015	BHIKHAJI MATAJI,SHANAJI JENAJI,LAXMANJI JENAJI	MR BHARAT JANI	KANUBHAI RAMJIBHAI DESAI,RAMESHBHAI RAMJIBHAI DESAI,ISHWARJI GANDAJI,DECEASED GAJIBEN L. HEIRS OF GAJIBEN,SHANKARJI CHATURJI THAKORE,RAMESHJI SHANKARJI THAKORE,GUNWANTBHAI SHANKARJI THAKORE,,PASHIBEN SHANKARJI THAKORE,JITABEN GANDAJI,RAMIBEN GANDAJI,L.HEIRS OF MALJIBHAI BECHARBHAI DESAI,LEELABEN MALJIBHAI DESAI,ARJANBHAI MALJIBHAI DESAI,SHANTABEN MALJIBHAI DESAI,SITABEN MALJIBHAI DESAI,AMRUTBHAI MALJIBHAI DESAI,JALIBEN MALJIBHAI DESAI,DHAVALBEN MALJIBHAI DESAI,DHARAMSINHBHAI MALJIBHAI DESAI,MEHARBHAI BECHARBHAI DESAI,DILIPBHAI NATWARBHAI PATEL,RASHMIBEN NATWARBHAI PATEL,ANIRUDHBHAI NATVARBHAI PATEL,RAMANBHAI AMBALAL PATEL,SAVITABEN NATVARLAL PATEL,KANTABEN MANEKLAL PATEL,LAXMIBEN BALDEVBHAI PATEL,JIVANBHAI BABALDAS,NIMISHABEN MAFATLAL,PRASHANT MAFATLAL,HIREN MAFATLAL,BHANUMATIBEN MAFATLAL,SHARDABEN NARANDAS,CHANDUBHAI NARANDAS,NILESHBHAI NARANDAS	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,DS AFF.NOT FILED (R),MR SHITAL R PATEL
16891	FA/3446/2006	01/03/2012	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HURMIBIBI WD/O ISMAIL KURESHI,YUSUF ISMIAL KURESHI,MOHAMMADHUSEN HASAMBHAI,ZAFARHUSEN N KURESHI	RULE SERVED BY DS,(MR MB GANDHI),MR CHINMAY M GANDHI,MR SN MODH
16892	FA/3452/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	GITABEN HALABHAI DESAI WD/O. DECEASED HALABHAI AMIRBHAI,AMARBEN HALABHAI DESAI,MINOR ASHABEN HALABHAI DESAI (THROUGH RESP. NO. 1),MINOR SONALBEN HALABHAI DESAI (THROUGH RESP. NO. 1),MINOR BHIKHABHAI HALABHAI DESAI (THROUGH RESP. NO. 1),MODAJI @ MOGHJI @ MUKESH SAMJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16893	FA/3453/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	BABUBEN MOTIBHAI DESAI WD/O. DECEASED MOTIBHAI J. DESAI,RAJUBHAI MOTIBHAI DESAI,ASHOKBHAI MOTIBHAI DESAI,VINITABEN MOTIBHAI DESAI,MINOR SURIBEN MOTIBHAI DESAI (THROUGH RESP. NO. 1),MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI.,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16894	FA/3454/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	KANTABEN AMRATBHAI DESAI WD/O.DECEASED AMRATBHAI M. DESAI,MINOR PRAKASH AMRATBHAI DESAI (THROUGH RESP. NO. 1),MINOR PAYAL AMRATBHAI DESAI (THORUGH RESP. NO. 1),MINOR PINKAL AMRATBHAI DESAI (THROUGH RESP. NO. 1),MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16895	FA/3455/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	SHANTABEN ISHWARBHAI DESAI WD/O. DECD. ISHWARBHAI C. DESA,MINOR BHIKHABHAI ISHWARBHAI DESAI (THROUGH RESP. NO. 1),MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16896	FA/3456/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	HARGOVANBHAI AMTHABHAI DESAI,MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16897	FA/3457/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	BHURABHAI MALJIBHAI DESAI,MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16898	FA/3458/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	GANDABHAI TALIJABHAI DESAI,MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16899	FA/3459/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	BABUBHAI NAGJIBHAI DESAI,MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16900	FA/3460/2006	03/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR NAVNIT M TAILOR	KANUBHAI LILABHAI DESAI,MODAJI @ MOGHJI @ MUKESH SAMAJI MARWADI,NARAYANBHAI CHOTALAL SHARMA	RULE SERVED,RULE UNSERVED,MR JA ADESHRA
16901	FA/3463/2006	14/02/2019	MAJID ISMILE SHAIKH,	MR ARPIT A KAPADIA	ADAM I. KALSORIYA,ISMILE DAUD VADARIYA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA
16902	FA/3465/2006	30/08/2013	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	KANJI NARAN HARIJAN,GELA AMAR HARIJAN,AMAR RAVA VAGHELA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
16903	FA/3466/2006	17/03/2016	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	BHAVNABEN TRAMBAKLAL RAVAL,ROHITKUMAR TRAMBAKLAL RAVAL,CHETANKUMAR TRAMBAKLAL RAVAL,DHARMENDRAKUMAR TRAMBAKLAL RAVAL,LALJIBHAI KARSANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,GOVINDBHAI KHIMJIBHAI,NATHALAL K ZALAVADIA	RULE NOT RECD BACK,MR AJAY R MEHTA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
16904	FA/3493/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VALI MUSA MOHMAD,	(MR A J PATEL)
16905	FA/3494/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	AIYUB AHMAD VALIE,	(MR A J PATEL)
16906	FA/3495/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VALI MOHMAD BAGAS,	
16907	FA/3496/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BASIR ALI ADAM SALE,	(MR A J PATEL)
16908	FA/3497/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ADMN.OF MADRESA-E-MADIYANA- YUSUF AHMED PATEL,	(MR A J PATEL)
16909	FA/3498/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ALI ISAP KALIDAS,	
16910	FA/3499/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HASAN ADAM DADA,	(MR A J PATEL)

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16911	FA/3500/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HASAN VALI KALA,	
16912	FA/3501/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ADMN. OF MADRESA-YUSUF AHMED PATEL,	(MR A J PATEL)
16913	FA/3502/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ALI ISE ABRAHAM,	
16914	FA/3503/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ISMAIL VALI ADAM,	(MR A J PATEL)
16915	FA/3504/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD.MOHMED ADAM SULEMAN,AAYESHABEN WD/O MOHMAD IBRAHIM MOHMAD,HAMIDABEN D/O MOHAMAD,JENABIBI D/O MOHMAD,KHERUNISA D/O MOHMAD,ABDUL MOHMED PATEL	
16916	FA/3505/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	AHMED ISAP DADA,	
16917	FA/3506/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	SULEMAN ADAM ASMAL,	(MR A J PATEL)
16918	FA/3507/2006	18/09/2008	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	MOHMED AKDU VALI,	
16919	FA/3533/2006	21/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RATHOD GOBARJI BHAWANJIBARI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16920	FA/3534/2006	21/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANUBHAI LAVJIBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16921	FA/3535/2006	21/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	GALABJI KALAJI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16922	FA/3536/2006	21/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	GOBARJI BHAWANJI,BALDEVJI BHAWANJI,DASHUJI BHAWANJI,THE SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK, (MR A J PATEL)
16923	FA/3537/2006	21/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	MAHENDRASINH LAXMANSINH,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
16924	FA/3538/2006	19/04/2012	GHANSHYAMBHAI JAGJIVAN LAKHANI,JAYANTILAL GORDHANDAS VASANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER KOF TRUCK NO.GJ-12-U- 5016,AMIT JAGJIVAN SHETHIA,NEW INDIA ASSURANCE CO.LTD.,KANJI ABHABHAI MAHESHWARI,GUJARAT STATE ROAD TRANSPORT CORP.	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
16925	FA/3539/2006	16/02/2012	NARBHAI SURPALBHAI NINAMA,RAMDIBEN NARUBHAI NINAMA	MR MTM HAKIM	GORDHANBHAI VELABHAI SARVAIYA,THE ORIENTAL INSURANCE COMPANYLTD.	RULE SERVED,MR SHASHIKANT S GADE
16926	FA/3545/2006	10/12/2010	THE DY. COLLECTOR,	GOVERNMENT PLEADER	THE HEIRS OF DECEASED MULJIBHAI MEGHADAS,HEMARAJBHAI MULJIBHAI	,UNSERVED EXPIRED (R)
16927	FA/3546/2006	10/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	REVABHAI HATHIBHAI,	UNSERVED EXPIRED (R)
16928	FA/3547/2006	10/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	NARSANGBHAI LAVJIBHAI,	UNSERVED EXPIRED (R)
16929	FA/3548/2006	10/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	KHUMABHAI BHATHIBHAI,	UNSERVED EXPIRED (R)
16930	FA/3549/2006	10/12/2010	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PUNJABHAI LALABHAI,	UNSERVED EXPIRED (R)

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16931	FA/3552/2006	24/06/2013	BHAVANJI MADHUJI (DECD) THR'HEIRS,AMARSING BHAVANJI,RATANSINH BHAVANJI,GHANSHYAMSINH BHAVANJI,BANESINGH BHAVANJI,DILIPSINH BHAVANJI,SHANGARBEN BHAVANJI,VINUBEN BHAVANJI,FULABEN BHAVANJI,CHANCHALBEN BHAVANJI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUSITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16932	FA/3553/2006	24/06/2013	ASHAJI DAHYAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUSITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16933	FA/3554/2006	27/02/2019	GAJARABEN WD/O POPATLAL NATHALAL RAVAL,MINOR TINIBEN POPATBHAI,MINOR KARIBEN POPATBHAI,NATHABHAI KACHRABHAI RAVAL,BABIBEN NATHABHAI RAVAL	MR KB PANERI	SATNAMSINH BHAGSINH,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR YOGI K GADHIA
16934	FA/3555/2006	24/06/2013	ATAJI VALAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUSITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
16935	FA/3556/2006	25/07/2017	SHAILESH NARSINH RATHOD,	MR.HIREN M MODI	LAXMANBHAI KESHUBHAI BARIA,HASMUKHBHAI RAMJIBHAI PATNI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
16936	FA/3557/2006	09/02/2016	PUSHPABEN WD/O BHARATKUMAR HARGOVINDDAS SONI,ABHILASBHAI BHARATKUMAR SONI	MR JA ADESHRA	VADILAL MAGANLAL THAKKAR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
16937	FA/3558/2006	19/04/2012	KOKILABEN WD/O NATVARJI CHUNAJI THAKOR,MINOR AJAY NATVARJI CHUNAJI THAKOR,MINOR VIJAY NATVARJI CHUNAJI THAKOR,MINOR KAJALBEN NATVERJI THAKOR,SURAJBEN CHUNAJI THAKOR,CHUNAJI BANAJI THAKOR	MR SUNIT S SHAH	SANDEEP NAVNEETLAL SHAH,NATIONAL INSURANCE CO.LTD.,GEETA AJAYKUMAR AHUJA,ORIENTAL INSURANCE CO.LTD.	SERVED BY RPAD (N),RULE NOT RECD BACK,RULE SERVED BY DS,MR KK NAIR,MR NEHUL L DAVE
16938	FA/3560/2006	16/02/2012	BHAGUBHAI UKABHAI PATEL,BABLIBEN BHAGUBHAI PATEL	MR MRUGEN K PUROHIT	GAMANBHAI BAGULBHAI DHO. PATEL,NATUBHAI HARJIBHAI PATEL (DECEASED),THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
16939	FA/3563/2006	18/03/2016	IBRAHIM BHACHU AAGA,HANIFABAI IBRAHIM AAGA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOPAL MANJI CHHABHAIYA,PATEL KANJI SHIVJI CHHABHAIYA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR SAURABH G AMIN
16940	FA/3566/2006	05/04/2019	HIRIBEN WD/O.LAKHABHAI SURSINGBHAI PATEL,MOHANBHAI LAKHABHAI PATEL,NAVALSING LAKHABHAI PATEL,GITABEN LAKHABHAI PATEL	MS AMRITA AJMERA	PANKAJKUMAR HANSRAJ MARVADI,BHAVNABEN BALKRISHNA TRIVEDI,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED
16941	FA/3567/2006	18/10/2016	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	LAXMIBEN WD/O KANTIBHAI AMRAJI,MINOR KRUPANSHU KANTIBHAI ASARI,MINOR AJAY KANTIBHAI ASARI,MINOR SANDIP KANTIBHAI ASARI,AMRAJI MANAJI ASARI,MANGUBEN AMRAJI ASARI(APPELLANT NO.1 TO 4 THRO NATURAL FRIEND & GUARDIANAPPELLANT NO.1),UMEDSINH DHIRSINH RAO DRIVER OF TRUCK NO.RJ-126-0472,ABULRAHEMANKHAN AMIRKHAN(OWNER OF TRUCK NO.RJ-126-0472)	,RULE SERVED,MR JV JAPEE
16942	FA/3569/2006	15/03/2012	MOHANBHAI GOBARBHAI (DECD. THRO LEGAL HEIRS),GOBARBHAI BHIKHABHAI VALA,SHANTABEN GOBARBHAI VALA,MANBUBEN MOHANBHAI VALA,RUDESHBHAI MAHANBHAI VALA (MINOR)	MR DIVYESH SEJPAL	MEGHABHAI NAJABHAI JOGRANA,LAKABHAI JIVABHAI JOGRANA,ORIENTAL INSUARANCE CO. LTD	NOTICE SERVED
16943	FA/3570/2006	30/04/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	DHIRUBHAI JAGMALBHAI,LABHUBHAI JAGMALBHAI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
16944	FA/3571/2006	16/02/2012	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	KIRITKUMAR CHHAGANBHAI PATEL,REKHABEN KIRITKUMAR PATEL,JAYESHBHAI C. PATEL	RULE SERVED,MR NIRAV C THAKKAR

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16945	FA/3573/2006	18/08/2010	M/S. ASHIT SHIPPING SERVICE PVT. LTD.,,	MR NITIN M AMIN	M/S. ALLAHABAD BANK,M/S. GANGA PLYWOOD IND.CO.(P) LTD.,	NOTICE SERVED,MR CZ SANKHLA
16946	FA/3580/2006	11/04/2012	HUSAINBHAI BHAIKHAN GARASIA,	MR MTM HAKIM	DRIVER,NARAYAN KIRITBHAI PATEL OWNER,ORIENTAL INSURANCE CO. LTD.,PIRUSHA BEDERSHAH DIWAN,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR RAJNI H MEHTA
16947	FA/3581/2006	29/08/2008	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	LEHRICHAND LAKHAMSHI SHAH,USMANBHIA ISMAILBHAI SHATI,KASAMBHAI ISAMILBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR MUKESH H RATHOD
16948	FA/3595/2006	23/11/2015	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	SUBHADRABEN HASMUKHBHAI PANCHAL,MAYANK HASMUKHBHAI PANCHAL,PARTH HASMUKHBHAI PANCHAL,HIRABHAI JETHALAL PANCHAL,JIGNESHKUMAR BABABHAI PATEL,VIJAYBHAI AMTHARAM PANCHAL	RULE SERVED,MR CH VORA,MR ANKIT SHAH,MR.JAY S SHAH
16949	FA/3596/2006	16/09/2013	JAYENDRASINH PARMAR DECD. THR'LEGAL HEIRS,MOHANSINH LAKHUBHA PARMAR,KUSUMBA MOHANSINH PARMAR	(MR SANDEEP N BHATT)	THE SECRETARY,DEPUTY INCHARGE ENGINEER	RULE NOT RECD BACK,RULE SERVED,MS RV ACHARYA
16950	FA/3597/2006	04/02/2010	HEIRS AND LRS OF DECD. RANCHHODBHAI LALLUBHAI,RAMIBEN RANCHODBHAI CHAVDA,JAGDISHBHAI RANCHODBHAI CHAVDA,VIMALABEN RANCHODBHAI CHAVDA,BHARATBHAI RANCHHODBHAI CHAVDA	MR MTM HAKIM	RAMCHANDRA GOPALDAS SURYAVANSHI,P S SITLANI,NEW INDIA INSURANCE CO. LTD,HIMALAYA CONSTRUCTION COMPANY	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
16951	FA/3601/2006	26/08/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	RATNABHAI MOHANBHAI SHAIKH,ASHUBEN RATNABHAI SHAIKH,KANUBEN RATNABHAI SHAIKH,GHANSHYAMBHAI RATNABHAI	MR RAJESH O GIDIYA
16952	FA/3603/2006	17/09/2009	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHENDRASINH BECHARSINH,POA OF UDESINH BECHARSINH,EXECUTIVE ENGINEER	RULE SERVED
16953	FA/3605/2006	21/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RABARI BALDEVBHAI JAKSHIBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
16954	FA/3616/2006	20/04/2010	UTTAR GUJARAT VIJ CO. LTD.,	MR RC JANI	PRESIDENT,	MR SHAILESH C SHARMA
16955	FA/3627/2006	26/04/2010	UTTAR GUJARAT VIJ COMPANY LTD,	MR RC JANI	CHIEF OFFICER,	MR SHAILESH C SHARMA
16956	FA/3628/2006	31/08/2017	GORDHANBHAI TRIBHOVANBHAI VALAND (SOLANKI),	MR MTM HAKIM	NARANBHAI KANABHAI AHIR,CHANDRAKANT C PATEL,UNITED INDIA INSURANCE CO.LTD.,MOHEMMEDYUSUF SULEIMAN GHANCHI,IQBAL ISMAIL CHHAYASI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI
16957	FA/3630/2006	11/08/2008	PARIMALBHAI RAMANLAL PARIKH,	MR PARTHIV B SHAH	RAMESHBHAI RAMANLAL PARIKH,SURESHBHAI RAMANLAL,ASHWINBHAI RAMANLAL PARIKH,YOGESHBHAI RAMANLAL PARIKH,NIRANJANABEN RAMANLAL PARIKH,MINABEN RAMANLAL PARIKH,GITABEN RAMANLAL PARIKH,HIRABEN RAMANLAL PARIKH,RITABEN RAMANLAL PARIKH	,MR NV GANDHI
16958	FA/3631/2006	29/08/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	GADHVI VIPULDAN GOPENDRADAN,JAGDISH & COMPANY	RULE SERVED,(MR SANDEEP N BHATT)
16959	FA/3632/2006	29/08/2011	PROJECT OFFICER,	MR RR MARSHALL	RAVAL KUSUMBEN BALDEVBHAI,RAVAL BHANUBEN SHANTILAL,RAVAL DANIBEN,WD/O HARGOVANDAS,DY.COLLECTOR	,GOVERNMENT PLEADER,MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16960	FA/3633/2006	29/08/2011	PROJECT OFFICER,	MR RR MARSHALL	HADIVOL CHANDANDJI ABHUJI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
16961	FA/3634/2006	29/08/2011	PROJECT OFFICER,	MR RR MARSHALL	RAJPUT CHANDANJI ABHUJI,RAJPUT BALDEVJI ABHUJI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
16962	FA/3637/2006	16/03/2010	EXECUTIVE ENGINEER,	MR KH BAXI	DIWALIBEN DHOHABHAI,JAYABEN RAMJIBHAI,MINOR VIPUL RAMJIBHAI,MINOR LALABHAI RAMJIBHAI,MINOR VILAS RAMJIBHAI,ISMAIL KUVALA,P.G.GOHIL	,MR DHAVAL D VYAS
16963	FA/3638/2006	30/09/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	DR ANANT KANUGA,	(MR RM VIN)
16964	FA/3639/2006	30/09/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	DR ANANT KANUGA,	(MR RM VIN)
16965	FA/3640/2006	30/09/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	DR ANANT KANUGA,	(MR RM VIN)
16966	FA/3641/2006	30/09/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL	DR ANANT KANUGA,	(MR RM VIN)
16967	FA/3642/2006	17/06/2013	AHMEDABAD MUNICIPAL CORPN,	MS JIRGA D JHAVERI	SHANTILAL AMBALAL SUKHADIA,	MR. JAIMIN R DAVE
16968	FA/3643/2006	13/06/2013	AHMEDABAD MUNICIPAL CORPN,	MS JIRGA D JHAVERI	HITESH N DAVE,	RULE SERVED
16969	FA/3644/2006	17/06/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SHANTILAL AMBALAL SUKHADIA,	MR. JAIMIN R DAVE
16970	FA/3645/2006	06/03/2013	AHMEDABAD MUNICIPAL CORPORAITON,	MS JIRGA D JHAVERI	HITESH N DAVE,	RULE SERVED
16971	FA/3646/2006	17/06/2013	AHMEDABAD MUNICIPAL CORPN,	MS JIRGA D JHAVERI	SHANTILAL AMBALAL SIKHADIA,	MR. JAIMIN R DAVE
16972	FA/3647/2006	13/06/2013	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
16973	FA/3648/2006	16/09/2013	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	NALINI LODHA,	MS NALINI S LODHA
16974	FA/3649/2006	14/03/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	AHMEDABAD TEXTILE MILL OWNERS ASSOCIATION,	MR PRADIP D BHATE
16975	FA/3651/2006	17/06/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SHANTILAL AMBALAL SUKHADIA,	MR. JAIMIN R DAVE
16976	FA/3657/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ADMINISTRATOR OF MADRESA,	RULE SERVED
16977	FA/3658/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ADMINISTRATOR OF MADRESA,	RULE SERVED
16978	FA/3659/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AHMED KALA ASMAL ALI,	UNSERVED EXPIRED (R)
16979	FA/3660/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	TIYUASH HAJI ASMAL ADAM,	(MR A J PATEL)
16980	FA/3661/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HASAN MOHMED DADA,	(MR A J PATEL)
16981	FA/3662/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ABDULLAH MUSA SODA,	(MR A J PATEL)
16982	FA/3663/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AHMED ADAM DADA,	UNSERVED EXPIRED (R)
16983	FA/3664/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIRS OF ALI MUSA DADA ABBAS ALI MUSE DADA,	(MR A J PATEL)
16984	FA/3665/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ZUBEDA WD/O VALI ADAM,	UNSERVED EXPIRED (R)
16985	FA/3666/2006	19/12/2008	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOHMED DAUD ADAM,	RULE SERVED,(MR A J PATEL)
16986	FA/3668/2006	27/11/2015	CHHAGANBHAI BHURABHAI SOLANKI,MISRIBEN CHHAGANBHAI SOLANKI	MR KASHYAP R JOSHI	RAVINDRAKUMAR JEEVANBHAI VASAVA,LILIBEN BRIJKISHORISINH,ORIENTAL INSURANCE CO. LTD.	MR KK NAIR,MR C P CHANIYARA
16987	FA/3670/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	BHIMABHAI HIRABHAI,	MR VIMAL M PATEL

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16988	FA/3671/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HARJIBHAI ARJANBHAI,	NOTICE SERVED
16989	FA/3672/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HARJIBHAI ARJANBHAI,	NOTICE SERVED
16990	FA/3673/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HEIRS OF DECD.VIRJI KANJI,MANU VIRJI,BHUPAT VIRJI,KALU VIRJI,VASHRAM VIRJI,JIVIBEN VIRJI,VIMLABEN VIRJI,JAYABEN VIRJI	NOTICE SERVED,RULE NOT RECD BACK
16991	FA/3674/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	ARJANBHAI SHIVABHAI,HEIRS OF DECD. VALLABH SHIVA (ARE AS UNDER),NARSHI VALLABH,PARSOTTAM VALLABH,RAMESH VALLABH,GODAVARIBEN VALLABH,SAMJUBEN VALLABH,KAMLABEN VALLABH,NARMADABEN VALLABH,SANJAY BHAGVAN,RITABEN BHAGVAN,AMBABEN VALLABH	,NOTICE SERVED
16992	FA/3675/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	PARSOTTAM BHIMJI,	NOTICE SERVED
16993	FA/3676/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	ARJANBHAI SHIVABHAI,HEIRS OF DECD. VALLABH SHIVA (AS BELOW),NARSHI VALLABH,PARSOTTAM VALLABH,RAMESH VALLABH,GODAVARIBEN VALLABH,SAMJUBEN VALLABH,KAMLABEN VALLABH,NARMADABEN VALLABH,SANJAY BHAGVAN,RITABEN BHAGVAN,AMBABEN VALLABH	,NOTICE SERVED
16994	FA/3677/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	ARJANBHAI SHIVABHAI,HEIRS OF DECD. VALLABH SHIVA,NARSHI VALLABH,PARSOTTAM VALLABH,RAMESH VALLABH,GODAVARIBEN VALLABH,SAMJUBEN VALLABH,KAMLABEN VALLABH,NARMADABEN VALLABH,SANJAY BHAGVAN,RITABEN BHAGVAN,AMBABEN VALLABH	,NOTICE SERVED
16995	FA/3678/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HEIRS OF DECD. VIRJIBHAI KANJIBHAI,MANUBHAI VIRJIBHAI,BHUPATBHAI VIRJIBHAI,KALUBHAI VIRJIBHAI,VASHRAMBHAI VIRJIBHAI,JIVIBEN VIRJIBHAI,VIMLABEN VIRJIBHAI,JAYABEN VIRJIBHAI	,NOTICE SERVED
16996	FA/3679/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	LAVJIBHAI BAVANBHAI,	NOTICE SERVED
16997	FA/3680/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HEIRS OF DECD. ARJAN HIRA,DHIRUBHAI ARJAN,NABUBEN ARJAN,GOMTIBEN ARJAN,KANCHANBEN ARJAN,DHOLIBEN ARJAN	,NOTICE SERVED
16998	FA/3681/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	KASHIBEN MADHUBHAI,HIMATLAL MADHUBHAI,HEIRS OF DECD. BALUBHAI LAXMANBHAI,HIMATLAL BALUBHAI,VITHALBHAI BALUBHAI,KANTILAL BALUBHAI,AMBABEN BALUBHAI,CHANDRIKABEN BALUBHAI,RAMILABEN BALUBHAI	,NOTICE SERVED
16999	FA/3682/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	DHANJIBHAI PARSOTTAMBHAI,	NOTICE SERVED
17000	FA/3683/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HEIRS OF DECD. KANUBHAI VALLABHBHAI,DIWALIBEN KANUBHAI,SAROJBEN KANUBHAI,NAYANABEN KANUBHAI,MITABEN KANUBHAI,DAXABEN KANUBHAI,JAGDISHBHAI KANUBHAI,RAMILABEN KANUBHAI,HINABEN KANUBHAI	,NOTICE SERVED
17001	FA/3684/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HEIRS OF DECD. NANUBHAI VALLABHBHAI,DHIRAJLAL NANUBHAI,NARANBHAI NANUBHA	,NOTICE SERVED
17002	FA/3685/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HEIRS OF DECD. NANUBHAI VALLABHBHAI,DHIRAJLAL NANUBHAI,NARANBHAI NANUBHAI	,NOTICE SERVED

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17003	FA/3686/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	MANUBHAI SHAMJIBHAI,	NOTICE SERVED
17004	FA/3687/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	MANUBHAI SHAMJIBHAI,	NOTICE SERVED
17005	FA/3688/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	MANUBHAI SHAMJIBHAI,	NOTICE SERVED
17006	FA/3689/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HARIBHAI RAMJIBHAI,LALJIBHAI VASHRAMBHAI	NOTICE SERVED
17007	FA/3690/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	HARJIVAN VALAJIBHAI,ANANTRAI VALAJIBHAI	NOTICE SERVED
17008	FA/3691/2006	23/09/2009	STATE OF GUJARAT,DY.COLLECTOR & LAQ OFFICER (IRRIGATION)	GOVERNMENT PLEADER	RAGHAVBHAI CHHAGANBHAI,	NOTICE SERVED
17009	FA/3696/2006	07/08/2015	TATA MOTORS LIMITED,	MR RR MARSHALL	AMBIBEN SITARAM FODAR,SAHANABEN SITARAM FODAR,MINOR CHANDRIKABEN SITARAM FODAR,MINOR AANIBEN SITARAM FODAR,MINOR KAUSHIKBEN SITARAM FODAR,MINOR TULSI SITARAM FODAR,MINOR NAYANKUMAR SITARAM FODAR,YEMANIBEN SITARAM FODAR,MOTIRAM CHIMNA FODAR,GANGUBAI MOTIRAM FODAR,BALIRAM GOPAL SHIRMORE,NEW INDIA INSURANCE COMPANY LTD.	RULE NOT RECD BACK,RULE UNSERVED,MR SUNIL B PARIKH,MR VASANTS SHAH,MR AMIT N PATEL
17010	FA/3697/2006	07/08/2015	TATA MOTORS LIMITED,	MR RR MARSHALL	HOUSIBAI RAMNATH JADHAV,MINOR JAYSHREEBEN RAMNATH JADHAV,GOPALBHAI RAMNATH JADHAV,MANIBHAI GOPALBHAI JADHAV,BALIRAM GOPAL SHIRMORE,NEW INDIA INSURANCE COMPANY LTD.	RULE UNSERVED,MR SUNIL B PARIKH,MR VASANTS SHAH,MR AMIT N PATEL
17011	FA/3698/2006	07/08/2015	TATA MOTORS LIMITED,	MR RR MARSHALL	BALUBHAI GOVINDBHAI PATEL,BALIRAM GOPAL SHIRMORE,NEW INDIA INSURANCE COMPANY LTD.	RULE UNSERVED,MR SUNIL B PARIKH,MR VASANTS SHAH,MR AMIT N PATEL
17012	FA/3701/2006	23/02/2012	RAHIMABEN WD/O ABNDULSATTAR BHAI,ISHAKBHAI ABDULSATTARBHAI MODASIYA	MS MEGHA R CHITALIA,MS E.SHAILAJA	SATTARBHAI MAHMMADBHAI MODASIYA,INSURANCE CO OF TRUCK NO: GJ 9-T-5384,MINOR MAHMAD SALIM ISMAIL MODASIYA,KHATUNBEN WD/O ISMAIL MODASIYA	NOTICE SERVED,(MR MAULIK J SHELAT),MR HARSHAD K PATEL
17013	FA/3702/2006	23/02/2012	RAHIMABEN WD/O. ASULBHAI J. DARVESH,	MS MEGHA R CHITALIA,MS E.SHAILAJA	SATTARBHAI MAHMMADBHAI MODASIYA,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
17014	FA/3703/2006	12/01/2015	SHAH SHANTILAL BHUDERMAL DECEASED THRO' LEGAL HEIRS,RAKESHKUMAR SHANTILAL SHAH,RUPAL SHANTILAL SHAH,VIPUL SHANTILAL SHAH	MR BK OZA	K. UMANATH SON OF K. ANAND,ORIENTAL INSURANCE CO. LTD.,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
17015	FA/3704/2006	18/03/2014	THE ORIENTAL INSURANCE CO. LTD.,THE ORIENTAL INSURANCE CO. LTD.	MR VIBHUTI NANAVATI	KIRITKUMAR CHAMPAKLAL SHETH,MINOR MEGHA D/O. KIRITKUMAR SHETH (THROUGH RESP. NO. 1),HAJARILAL VAKTAVARSINHJI CHAMAR,SHRI MANISH KOHLI S/O. N.L. KOLHI,BALKRUSHNABHAI R. TALATI,ISHWARBHAI LALJIBHAI VALAND APPENDALKRUSHNA R. TALATI	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR YATIN SONI,MR.HIREN M MODI

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17016	FA/3705/2006	18/03/2014	THE ORIENTAL INSURANCE CO. LTD.,THE ORIENTAL INSURANCE CO. LTD.	MR VIBHUTI NANAVATI	KIRITKUMAR CHAMPAKLAL SHETH,DAXABEN W/O. KIRITKUMAR SHETH DELETED AS PER COURT ORDER,HAJARILAL VAKTAVARSINHJI CHAMAR,SHRI MANISH KOHLI S/O. N.L. KOLHI,BALKRUSHNABHAI R. TALATI,ISHWARBHAI LALJIBHAI VALAND C/O. BALKRUSHNA R. TALATI	DELETED,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR YATIN SONI,MR.HIREN M MODI
17017	FA/3706/2006	18/03/2014	THE ORIENTAL INSURANCE CO. LTD.,THE ORIENTAL INSURANCE CO. LTD.	MR VIBHUTI NANAVATI	KIRITKUMAR CHAMPAKLAL SHETH,HAJARILAL VAKTAVARSINHJI CHAMAR,SHRI MANISH KOHLI S/O. N.L. KOHLI,BALKRUSHNABHAI R. TALATI,ISHWARBHAI LALJIBHAI VALAND C/O. BALKRUSHNA R. TALATI	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR YATIN SONI,MR.HIREN M MODI
17018	FA/3708/2006	10/07/2014	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	NIRMALABEN AVINASHBHAI PATEL,RAHUL AVINASHBHAI PATEL,PAYAL AVINASHBHAI PATEL,SUDAMBHAI JADAVJIBHAI PATEL,LEELABEN SUDAMBHAI PATEL,UDESINGH CHHAGANBHAI NAIK (DELETED),SHAKUNTALABEN VITTHALBDAS MEHTA	DELETED,RULE NOT RECD BACK,MR MTM HAKIM
17019	FA/3710/2006	25/01/2016	RAMDEVI WD/O JAYANTKUMAR GIRDHARLAL BHATT,MAHESHBHAI JAYANTKUMAR BHATT,UMESHKUMAR JAYANTKUMAR BHATT	MR AS ASTHAVADI	BHARATKUMAR RATILAL BHATT,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
17020	FA/3711/2006	23/02/2012	BAJAJ ALIIANZ GENERAL INSURANCE CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DANIBEN LAKHA SODHAM,DEEPAK LAKHA SODHAM,MAHESH LAKHA SODHAM,AMUL LAKHA SODHAM,KALPESH SHAMJI PATEL	RULE SERVED,(MR MAULIK J SHELAT)
17021	FA/3712/2006	18/09/2014	BAI HASHIBABIBI WD/O HUSEIN AHMED ABDUL PADAVA,AHEMADABDUL RAHEMAN PADAVA,KHATUNBIBI WD/O AHEMADADUL RAHEMAN PADAVA	MR AJAY R MEHTA	ABDULHAMID MOHMMADHUSEIN SHAIKH,GAFFAR S/O AMIRJI RATAN BRUG,UNITED INDIA INSURANCE CO LTD	MR AMAR D MITHANI,MS HINA DESAI,MR ADIL R MIRZA
17022	FA/3723/2006	09/04/2008	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	CHAVDA BHANUPRATAPSINH AJITSINH,THAKKAR LALITKUMAR MEGHAJIBHAI,BHIKHABHAI BABULAL THAKKAR	RULE NOT RECD BACK,RULE SERVED,MR. YOGENDRA THAKORE
17023	FA/3724/2006	08/06/2017	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	LILAVATIBEN SHANKARLAL PANCHAL,BHANUPRASAD SHANKARLAL PANCHAL,DINESHCHANDRA CHHOTALAL PANCHAL,DHARMENDRABHAI SHANKARLAL PANCHAL	RULE SERVED,MR MTM HAKIM
17024	FA/3739/2006	16/02/2012	NATIONAL INSURNACE CO. LTD,	MR DAKSHESH MEHTA	VALJI ARJAN GORASIA,KANJI VALJI GORASIA,PARBAT VALJI GORASIA,LAXMIBEN VALJI GORASIA, MINOR THRO' VALJI ARJAN GORASIA,VELJI KHAMANDAS DUNGARIA,DANA JIVA CHANGA	RULE SERVED,SERVED BY AFFIX. (R)
17025	FA/3740/2006	01/10/2012	DLF UNIVERSAL LIMITED,	M/S TRIVEDI & GUPTA	STATE BANK OF INDIA,ATUL LIMITED,HON'BLE MR. JUSTICE B.J.DIVAN (RETIRED)	DELETED,RULE SERVED,MR VIMAL M PATEL
17026	FA/3742/2006	13/03/2020	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	MAHASUKHBHAI BHUDARBHAI KANZARIYA,ABHALBHAI MOHANBHAI PALPADA,DHIRUBHAI GATORBHAI MITHAPARA	RULE SERVED,MR AB GATESHANIYA
17027	FA/3745/2006	01/12/2017	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	LILAVATIBEN SHAMJIBHAI GODADAKA,KUMUDBEN SHAMJIBHAI GODADAKA,MANSHIBEN SHAMJIBHAI GODADAKA,RADHANBHAI VAJUBHAI BORIYA (AHIR),MAMAIYABHAI PALABHAI GAJIYA,ABDABHA SAJABHA MANEK (DARBAR),MANILAL HANSRAJ BHATHARA,NEW INDIA ASSURANCE CO LTD.	DELETED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR,MS URVI A RAVAL

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17028	FA/3746/2006	01/12/2017	UNITED INDIA INSURANCE CO LTD.,	(MR MAULIK J SHELAT)	VIJYABEN VIRJIBHAI PATEL-HEIR OF DECD. VIRJIBHAI PREMJIBHAI,KALPESH VIRJIBHAI PATEL (MINORTHROUGH GUARDIAN RESP. NO.1,SAGAR VIRJIBHAI PATEL(MINOR) THROUGH GUARDIAN RESP.NO.1,MAMAIYABHAI PALABHAI GAJIYA,RAIDHANBHAI VAJUBHAI AYAR,MANILAL HANSERAJ BHATHARA,ABDABHA SAJABHA MANEK,NEW INDIA ASSURANCE CO LTD.,DUDHIBEN PREMJIBHAI	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR PALAK H THAKKAR,MR RAXIT J DHOLAKIA
17029	FA/3747/2006	31/01/2019	TRANSPORT MANAGER AHMEDABAD MUN. TRNS. SERVICE,AHMEDABAD MUNICIPAL CORPORATION	MR HS MUNSHAW	PANKAJKUMAR KANTILAL VASANI,	(MR PARESH M DARJI)
17030	FA/3750/2006	26/03/2012	NATIONAL INSURNACE CO. LTD,	MR DAKSHESH MEHTA	KANJI VALJI GORASIA,VELJI KHAMANDAS DUNGRIA,DANA JIVA CHANGA	RULE NOT RECD BACK,RULE SERVED
17031	FA/3751/2006	29/03/2016	MANISH JAMNADAS CHUDASAMA DECD.THR'HEIRS,BHOY JAMNADAS MORARJI CHUDASAMA,SHAKUNTALABEN JAMNADAS CHUDASAMA	MR TUSHAR L SHETH	KALYANJIBHAI VALLABHBHAI PATEL,VIKRANT TRAVELS CO. D.D. DODIA,THE UNITED INDIA INSURANCE CO.LT.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
17032	FA/3752/2006	23/04/2012	ORIENTAL INSURANCE CO.,	MR SHALIN N MEHTA	ASHRAF JEMALBHAI JALMSANGHI,HANSRAJBHAI RANCHODBHAI FALADU	MR NITIN M AMIN,MR RC KAKKAD
17033	FA/3756/2006	10/02/2015	KANAIYALAL @ KANUBHAI PRABHAS-ANKAR TRIVEDI,	MR TV SHAH	PRAVINSINH MANSINH RAJPUT,HARSHAD PLASTIC TUBBING MANUFACTURING,ORIENTAL INSURANCE CO. LTD,KISHORBHAI LAXMANBHAI PATOLIA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR KK NAIR
17034	FA/3757/2006	22/02/2016	KESHRISINGH GULABSINH KOLI,	(MR SK BUKHARI)	SOMABHAI KOHYABHAI PATEL,YOGESHKUMAR RAMESHCHANDRA SUTHAR,NEW INDIA INSURANCE CO.LTD	RULE SERVED,MR SUNIL B PARIKH
17035	FA/3759/2006	01/12/2015	BUNIBEN KHOYABHAI PARMAR,AMBUBHAI KHOYABHAI PARMAR,CHATURBHAI KHOYABHAI PARMAR	MR UM SHASTRI	PATEL BHARATSINH DALSUKHBHAI S.T. DRIVER,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MS AVANI S MEHTA
17036	FA/3760/2006	21/03/2016	MAHESH MOHANLAL THAKKAR (DECD) THR'HEIRS,SMT. MAYABEN MAHESHKUMAR,DHARATI MAHESHKUMAR THAKKAR THROUGH PETI. NO. 1	MR MEHUL S SHAH,(MR SURESHM SHAH)	JETHALAL KHIMJI THAKKAR,MAHESHBHAI KHIMJI BHINDE,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR ANAL S SHAH
17037	FA/3761/2006	19/02/2016	HARISHBHAI SIDABHAI (DECD) THR'HEIRS,DEVUBEN HARISHBHAI WIDOW,MINOR NILESH HARISHBHAI THRO' DEVUBEN HARISHBHAI,MINOR ANILABEN HARISHBHAI THRO' DEVUBEN HARISHBHAI,MINOR BHAVNABEN HARISHBHAI THRO' DEVUBEN HARISHBHAI,MINOR VIJAY HARISHBHAI THRO' DEVUBEN HARISHBHAI	MR AMAR D MITHANI	JASPALSINGH SNATASINGH,NATIONAL INSURANCE CO. LTD,NAGDANBHAI ARJANBHAI CHAVADA,UNITED INDIA INSURANCE CO. LTD,GUJARAT STATE RAOD TRANSPORT CORP.	RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL SHARAD SHAH,MRS FALGUNI D PATEL,MR PALAK H THAKKAR
17038	FA/3762/2006	23/03/2015	NAVALSINH RATANSINH RATHOD,	(MR SK BUKHARI)	PRATAPSINH BHAGVANBHAI RATHOD,MANSURBHAI KURBANHUSAIN KUTARDIWALA,KHUMANSINGH LALSINGH LABANA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR MEHUL SHARAD SHAH
17039	FA/3763/2006	23/03/2015	CHANDRAPRABHABEN BHAGVANBHAI,	(MR SK BUKHARI)	PRATAPSINH BHAGVANBHAI RATHOD,MANSURBHAI KURBANHUSAIN KUTARDIWALA,KHUMANSINGH LALSINGH LABANA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR MEHUL SHARAD SHAH
17040	FA/3764/2006	01/12/2015	MANIBEN WD/O MADHUBHAI KANJI- BHAI PATEL,JUVANSINGH MADHUBHAI PATEL,MAHESHBHAI MADHUBHAI PATEL,RESHAMBEN WD/O KANJIBHAI KADVABHAI PATEL	MS AMRITA AJMERA	GUJARAT STATE ROAD TRANSPORT CORPORATION,,VIRAF T JUNGALWALA,NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR SHASHIKANT S GADE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17041	FA/3765/2006	21/07/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	RAMILABEN DALPATSINH KOLI,MINOR DWARIKABEN DALPATSINH KOLI,MINOR DINESHKUMAR DALPATSINH KOLI,MINOR KAMLESHKUMAR DALPATSINH KOLI,MINOR ANILKUMAR DALPATSINH KOLI,MINOR SHAILESHKUMAR DALPATSINHKOLI,DHOLIBEN MANSINH KOLDI,YAKUBBHAI FARAHIMBHAI SURTI,SHANTILAL RAMJIBHAI BARIA	RULE SERVED,SERVED BY AFFIX. (R)
17042	FA/3767/2006	06/06/2016	MAUJI SUKHA,SUKHA MENAND	MR DHAVAL D VYAS	MOHANSINH RANCHHODJI SARVAIYA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR NAGESH C SOOD
17043	FA/3770/2006	11/07/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	LILABEN WD/O JAYANTIBHAI HIRABHAI PATEL-KOLI,MINOR ANKITKUMAR JAYANTILAL,SHANKERBHAI SARDARBHAI KHANT,KUNDANSINH KALYANSINGH CHAUHAN,KADUBEN WD/O HIRABHAI PATEL	RULE SERVED,(MR NIRAL R MEHTA)
17044	FA/3771/2006	28/03/2017	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	SHARDABEN PRAVINSHIN CHAMAR,MINOR KUMUNDBEN PRAVINSINH,MINOR ANILBHAI PRAVINSHINH,MINOR MINAKSHI PRAVINSINH,MINOR HARSHAD PRAVINSINH,BHAVANBHAI KHENGARBHAI CHAMAR,KANKUBEN BHAGWVANBHAI CHAMAR,NOORJAHANBANU MOHAMOD SAFI GUDALA	RULE SERVED,(MR NIRAL R MEHTA)
17045	FA/3781/2006	24/09/2009	HUSAINBHAI UMARVABHAI PARMAR,	MR MTM HAKIM	PAPUBHAI R. PATHAN,THE ORIENTAL INSURANCE COMPANYLIMITED	NOTICE SERVED
17046	FA/3783/2006	17/06/2019	UNITED INDIA INSURANCE CO. LTD,	MR VC THOMAS	SUSHILA SURESHCHANDRA DAVE,SURESHCHANDRA MANILAL DAVE,NAGINBHAI MAGANBHAI RAVAL,AMBUBHAI NATHUBHAI PRAJAPATI,ORIENTAL INSURANCE CO. LTD.,GIRISHBHAI MOHANLAL PATEL	RULE SERVED,RULE UNSERVED,MR KM SHETH,MR PM LAKHANI,MRS R P LAKHANI
17047	FA/3784/2006	17/06/2019	UNITED INDIA INSURANCE CO. LTD,	MR VC THOMAS	NASIMBEN DAUGHTER OF FIROZBHAI MUSTUFA MUNSHI,MINOR AHIR FIROZBHAI MUNSHI,MINOR NEESA,MUNSHI MUSTAFABHAI MAHAMMADBHAI,MUNSHI DALATBEN MUSTAFABHAI,NAGINBHAI MAGANBHAI RAVAL,AMBUBHAI NATHUBHAI PRAJAPATI,ORIENTAL INSURANCE CO. LTD.,GIRISHBHAI MOHANLAL PATEL	RULE SERVED,RULE UNSERVED,MR KM SHETH
17048	FA/3788/2006	24/03/2017	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURJIBHAI JIVABHAI LATA,BABUBHAI LAXMANBHAI LATA	RULE SERVED,MR R.K.MANSURI
17049	FA/3789/2006	24/03/2017	UNITED INDIA INSURANCE CO. LTD,	MS AVANI S MEHTA	KAILASBEN BABUBHAI LATA GARDIAN OF MINOR SANJAYKUMAR,BABUBHAI LAXMANBHAI LATA	RULE SERVED,MR R.K.MANSURI
17050	FA/3790/2006	24/03/2017	UNITED INDIA INSURANCE CO. LTD,	MS AVANI S MEHTA	RAJNIKANT KAXMANBHAI LATA,BABUBHAI LAXMANBHAI LATA	RULE SERVED,MR R.K.MANSURI
17051	FA/3791/2006	24/03/2017	UNITED INDIA INSURANCE CO. LTD,	MS AVANI S MEHTA	MANISHA @ MANIBEN BABUBHAI LATA,BABUBHAI LAXMANBHAI LATA	RULE SERVED,MR R.K.MANSURI
17052	FA/3793/2006	22/03/2012	NEW INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GIRISH SHANTILAL PANDYA,DILUBHA MADARSINH VAGHELA,KANTILAL HARJI BHAGAT	RULE SERVED,UNSERVED EXPIRED (R),MR ASHWIN V BHATT,MR KAPIL K ACHARYA,MS. SHAILI A KAPADIA
17053	FA/3794/2006	03/04/2012	MADHUBEN WD/O GOVINDBHAI JINABHAI RATHOD,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	BALUBHAI MADHAVBHAI PATEL,KATARIA TRANSPORT,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR HR PRAJAPATI,MR VASANTS SHAH,MR MR PRAJAPATI

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17054	FA/3795/2006	03/05/2013	GENERAL MANGER,	MR AJAY R MEHTA	CHAMANJI KUBERJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR YATIN SONI
17055	FA/3796/2006	03/05/2013	GENERAL MANGER,	MR AJAY R MEHTA	CHENABA RAMAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR YATIN SONI
17056	FA/3797/2006	03/05/2013	GENERAL MANGER,	MR AJAY R MEHTA	RANJITSINH BHIMSINH VAGHELA,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR YATIN SONI
17057	FA/3798/2006	03/05/2013	GENERAL MANGER,	MR AJAY R MEHTA	PUNJAJI UDAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR YATIN SONI
17058	FA/3799/2006	03/05/2013	GENERAL MANGER,	MR AJAY R MEHTA	RAMBA WD/O LAXMANJI MADHUJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR YATIN SONI
17059	FA/3800/2006	26/03/2014	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR DIPAK R DAVE	KANJIBHAI MADHAVBHAI DESAI,GABHABHAI MADHAVBHAI DESAI,SPECIAL LAQ OFFICER	RULE SERVED,(MR A J PATEL)
17060	FA/3801/2006	26/03/2014	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR DIPAK R DAVE	THAKOR KESHAJI DHULAJI,THAKOR ARVINDJI RAMAJI,SPECIAL LAQ OFFICER	RULE SERVED
17061	FA/3802/2006	26/03/2014	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR DIPAK R DAVE	THAKOR BALDEVJI MOHANJI,THAKOR TAKHUJI CHANDUJI,SPECIAL LAQ OFFICER	RULE SERVED
17062	FA/3803/2006	26/03/2014	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR DIPAK R DAVE	THAKOR KALAJI MASANGJI THRO' POH BALUSINH CHHATRASINH,SPECIAL LAQ OFFICER	RULE SERVED
17063	FA/3804/2006	26/03/2014	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR DIPAK R DAVE	THAKOR LAKHAJI PUNJAJI,SPECIAL LAQ OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
17064	FA/3805/2006	26/03/2014	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR DIPAK R DAVE	THAKOR BACHUJI DHULAJI,SPECIAL LAQ OFFICER	RULE SERVED
17065	FA/3806/2006	19/03/2014	TRANPORT MANAGER,	MR HS MUNSHAW	NEELABEN PRADIPKUMAR GOHEL DECD.,GANDAJI DHURAJI THAKOR,NANDARVARBA ANDUBA PARMAR,ASHOKSING ANDUBA PARMAR,MAHENDRASINH ANDUBA PARMAR	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
17066	FA/3808/2006	05/08/2011	M/S. GAUTAMCHAND DHARAMCHAND THRO' ITS PARTNER,SUSHILABEN UDAYRAJ THRO' HER POWER OF ATTORNEY,DHARMACHAND GHEVERCHAND C/O. RAJESH TRADING CO.	MR NV GANDHI	M/S MAHAVIRKUMAR JETHMAL THRO' PROPRIETOR,	MR MURALI N DEVNANI
17067	FA/3822/2006	06/02/2012	DAMJI RAVJI GAGAL,	MR SUNIL B PARIKH	NARAN BHANJI SANGAR,SONBAI NARAN SANGAR,BHANJI @ MITHU KESHAR SANGAR,HIRBAI BHANJI SANGAR,THE NEW INDIA ASSURANCE CO.LTD	,RULE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)
17068	FA/3824/2006	17/12/2015	BHARATBHAI FATESINH DABHI,ANDARSINH RATANSINH DABHI	MS G R VIJAYALAKSHMI	HIRABEN RAMSINH CHAUHAN,	(MR PARESH M DARJI)
17069	FA/3828/2006	20/10/2008	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	O.P.AHUJA,	NOTICE SERVED BY DS
17070	FA/3829/2006	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	BAHETARIN FURNITURE,	MS MEENA VYAS

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17071	FA/3830/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	NARSINH D HARIJAN (SOLANKI),NEW KANDLA SALT & CHEMICALS PVT LTD,RAIGHANBHAI RAMA KOLI	RULE NOT RECD BACK,RULE SERVED,MS. SHAILI A KAPADIA
17072	FA/3831/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	NAGALBEN DALA HARIJAN,NEW KANDLA SALT & CHEMICALS PVT LTD,RAIGHANBHAI RAMA KOLI	RULE NOT RECD BACK,RULE SERVED,MS. SHAILI A KAPADIA
17073	FA/3832/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	MAJIBHAI HAMIR HARIJAN,NEW KANDLA SALT & CHEMICALS PVT LTD,RAIGHANBHAI RAMA KOLI	RULE SERVED,MS. SHAILI A KAPADIA
17074	FA/3833/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	RAJABHAI SHAMBHUBHAI HARIJAN,NEW KANDLA SALT & CHEMICALS PVT LTD,RAIGHANBHAI RAMA KOLI	RULE SERVED,MS. SHAILI A KAPADIA
17075	FA/3834/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	BABIBEN RAVJIBHAI KOLI,NEW KANDLA SALT & CHEMICALS PVT LTD,BABY MERU KOLI,	RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17076	FA/3835/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	HIMABEN PAMA HARIJAN,NEW KANDLA SALT & CHEMICALS PVT LTD,RAIDHAN RAMA KOLI	RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17077	FA/3836/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	JADIBEN BABU KOLI,NEW KANDLA SALT & CHEMICALS PVT LTD,RAIDHAN RAMA KOLI	RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17078	FA/3837/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	LAKHA RUPA KOLI,NEW KANDLA SALT & CHEMICALS PVT LTD,BABU MERU KOLI8	RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17079	FA/3838/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	DEVIBEN BIJAL KOLI,NEW KANDLA SALT & CHEMICALS PVT LTD,BHARAT RANA KOLI	RULE NOT RECD BACK,RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17080	FA/3839/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	GOVA LAKHA KOLI,NEW KANDLA SALT & CHEMICALS PVT LTD,BABU MERU KOLI	RULE NOT RECD BACK,RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17081	FA/3840/2006	23/04/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	SHANTIBENA RAIMAL KOLI,NEW KANDLA SALT & CHEMICALS PVT LTD,BHARAT RANA KOLI	RULE SERVED,MR MUKESH H RATHOD,MS. SHAILI A KAPADIA
17082	FA/3845/2006	20/08/2009	THE NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	DUDA LAGHA HARIJAN,MULABAI DUDA HARIJAN,KARMABAI DOSA HARIJAN,IBRAHIM AMAD SAMA,JUSAB HASAM SAMA,MATARA HAJI SIDDIQUE	RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR.HIREN M MODI

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17083	FA/3846/2006	19/10/2015	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	SABERABEN HAIDERBHAI SHEIKH,RAHIM HAIDERBHAI SHEIKH,SALMA HAIDERBHAI SHEIKH,MINOR RUKSANA HAIDERBHAI SHEIKH,HAJRABIBI SAMSUDDIN SHEIKH,MUSABHAI AHMEDBHAI GARASIYA,NARSINHBHAI H. CHAUHAN	RULE SERVED,MR PRAVIN GONDALIYA
17084	FA/3848/2006	23/09/2014	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KANTILAL VADILAL KAMDAR,PUSHPABEN KANTILAL KAMDAR,ALUBHAI RABARI (DELETED),SUNITABEN M. AHUJA	,RULE SERVED,MR MAYUR RAJGURU
17085	FA/3849/2006	30/04/2008	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	RABARI (DESAI) SHANTABEN WIDOW OFLAKHABHAI GOBARBHAI,RABARI (DESAI) NRENDRAKUMAR LAKHABHAI,RABARI (DESAI) PARULBEN LAKHABHAI,D.G.P. GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR MAYUR RAJGURU
17086	FA/3850/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	THAKOR DEVUJI MOTIJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
17087	FA/3851/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI DAJIBHAI GOVABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
17088	FA/3852/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	THAKOR SAKUJI ADAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
17089	FA/3855/2006	23/02/2012	IFFCO-TOKIO GENERAL INSURANCE CO. LTD.,	MR AJAY R MEHTA	MANGUBHAI PARSOTTAMBHAI PANCHAL,MANJULBEN MANGUBHAI PANCHAL,GANESHBHAI @ GANPATBHAI P. RATHOD	RULE SERVED,MR MTM HAKIM
17090	FA/3857/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	FATESING CHAGANBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
17091	FA/3858/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MANIBEN CHUNILAL SINCE DIED HIA HEIRS,DHURIBEN - DAUGHTER,GORDHAN -SON,LADUBEN - DAUGHTER,RUKHIBEN - DAUGH.,HETIBEN - DAUGH.,SHARDABEN -DAUGH.,RAMANBHAI - SON.,RAYSING -SON,JENTIBHAI- SON,FULIBEN- DAUGHTER.,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
17092	FA/3859/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SATIYABHAI MANJIBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
17093	FA/3860/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	FULJIBHAI BHAGUDIYA SINCE DIEDHIS HEIRS,MAGANBHAI SON OF VESTABHAI BHAGUDIAYA,RAYTIBEN D/0 VESTABHAI BHAGUDIYA,BHIKIBEN D/O VESTABHAI BHAGUDIYA,MULJIBHAI S/O VESTABHAI BHAGUDIYA,GANGABEN CHIMAN DIN LAW OF VESTABHAI BHAGUDIYA,ASWINBHAI CHIMAN DAUGH. IN LAW OF VESTABHAI BHAGUDIYA,NAVINBHAI CHIMAN GRANDSON OF VESTABHAI BHAGUDIYA,BHARATBHAI GRANDSON OF VESTABHAI BHAGUDIYA,LALJIBHAI SON OF VESTABHAI BHAGUDIYA,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17094	FA/3861/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	VESTABHAI BHAGUDIYA SINCE DIED HIS HEIRS,MAGANBHAI SON,RAYTIBEN DAUGHTER,BHIKHIBEN DAUGH.,MULJIBHAI SON,GANGABEN CHIMAN SON,ASWINBHAI CHIMANBHAI DAUGH.,NAVINBHAI CHIMAN GRANDSON,BHARATBHAI GRANDSON,LALJIBHAI SON,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH

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17095	FA/3862/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PUNIYABHAI DEVALBHAI,RATANBEN PUNIYABHAI WD/O. PUNIYABHAI,ZINABHAI PUNIYABHAI S/O.PUNIYABHAI,KANTIBHAI PUNIYABHAI S/O. PUNIYABHAI,SAROJBEN PUNIYABHAI D/O. PUNIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17096	FA/3863/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	NARROTAM DEVALA SINCE DIED HIS HEIRS,KARASHANBHAI - SON,PRATAPBHAI - SON,GANPATBHAI - SON,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17097	FA/3864/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	FATESING CHAGANBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17098	FA/3865/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PRATAPBHAI DESAIBHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17099	FA/3866/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MELIYABHAI KESUR SINCE DIED HIS HEIRS,FATEHSING GRANDSON,DALSUKH - GRANDSON,PUNJIBEN- DAUGH. IN LAW,SHANABHAI- GRANDSON,MANGIBEN- GRAND DAUGHTER.,G,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17100	FA/3867/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	RAISING CHUNILAL,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17101	FA/3868/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	RAISING CHUNILAL,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17102	FA/3869/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BABUBHAI RAMSING,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17103	FA/3870/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	LALUBHAI CHITABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17104	FA/3871/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	GOVINDBHAI MALIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17105	FA/3872/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SONIYA BHAILAL SINCE DIED HIS HEIRS,PACHIBEN WIFE OF SONIYABHAI,JETHIBEN WIDOW OF KALIDAS,REPRESENTED THROUGH JIVANBHAI SON OF SONIYABHAI,BACHIBEN DAUGHTEER OF SONIYA BHAI,MANILAL SON OF KALIDAS AND GRANDSON OF SONIYABHAI,KALIDAS SON OF SONIYABHAI,AMBABEN D/O OF KALIDAS AND GRAND DAUGH. OF SONIYABHAI,RAMESH SON OF KALIDAS ANSD GRAND SON OF SONIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17106	FA/3873/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BECHAR LAXMANDAS,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17107	FA/3874/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SONIYA BHAILALBHAI SINCE DIED THROUGH HIS HEIRS,PACHIBEN WF/O SONIYAHAI,KALIDAS SON SONIYABHAI,JETHIBEN WD/O KALIDAS,JIVANBHAI SON OF SONIYABHAI,MANILAL SON OF KALIDAS AND GRANDSON OF SONIYABHAI,BACHIBENN D/O OF SONIYABEN,RAMESH SON OF KALIDAS AND GRANDSON OF SONIYABHAI,AMBABEN D/O OF KALIDAS AND GRAND DAUGHTER OF SONIYABHAI,SPECIAL LAQ OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
17108	FA/3875/2006	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	ICHHALA FULJIBHAI SINCE DIED HIS HEIRS,KANTIBHAI ICHHALABHAI SON,SHANKARBHAI ICHHALABHAI SON,GELABHAI ICHHALABHAI SON,MANGIBEN DAUGHTER,CHAMPABEN DAUGHTER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
17109	FA/3880/2006	07/03/2014	AHMEDABAD MUNICIPAL CORPORATION THR'SR. LEGAL ASSISTANT,	MS JIRGA D JHAVERI	HEERABHAI GANESHRAJ,	RULE SERVED,MR DIPAK R DAVE
17110	FA/3881/2006	07/03/2014	AHMEDABAD MUNICIPAL CORPORATIOTHRO' SR. LEGAL ASSISTANT,	MS JIRGA D JHAVERI	HEERABHAI GANESHRAJ,	RULE NOT RECD BACK,RULE SERVED,MR DIPAK R DAVE
17111	FA/3882/2006	07/03/2014	AHMEDABAD MUNICIPAL CORPORATIOTHRO' SR. LEGAL ASSISTANT,	MS JIRGA D JHAVERI	HEERABHAI GANESHRAJ,	RULE SERVED,MR DIPAK R DAVE
17112	FA/3883/2006	07/03/2014	AHMEDABAD MUNICIPAL CORPORATIOTHRO' SR. LEGAL ASSISTANT,	MS JIRGA D JHAVERI	HEERABHAI GANESHRAJ,	RULE SERVED,MR DIPAK R DAVE
17113	FA/3884/2006	20/06/2008	FARGO INDUSTRIES PVT. LTD.,	MS M O NARSINGHANI	PVD PLAST MOULD INDUSTRIES LTD.,	RULE UNSERVED,MR HS MUNSHAW
17114	FA/3886/2006	05/01/2015	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	AMISHA VIKRAMSINH CHAUHAN,MINOR KARANRAISINH VIKRAMSINH CHAUHAN,KIRTIBEN SARDARSINH CHAUHAN,PALABHAI MALDEVBHAI SALMANI DELETED AS PER COURT ORDER,MAHESHBHAI V. GADHAVI	DELETED,RULE SERVED,MS. SHAILI A KAPADIA
17115	FA/3893/2006	28/08/2018	SHRI JAGRUTIBEN VANMALIBHAI,	MR HARSHAD K PATEL	PURUSHOTAMDAS RAMANDAS GARG,THE NEW INDIA ASSURANCE CO.,SHRI DARSHANBHAI ANANTRAI KOTHARI,THE UNITED INDIA INSURANCE CO.	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RATHIN P RAVAL
17116	FA/3894/2006	14/10/2014	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	GORDHANBHAI DAMJIBHAI NAKUM,VIJAYABEN GORDHANBHAI NAKUM,SAVITABEN SANDIPKUMAR NAKUM,BABO SANDIPKUMAR NAKUM (MINOR)THROUGH: RESP. NO. 3,M.V. VENKATESH V. MUDHESWAR DRIVER OF M.S. 35-922,B. RAJESH S/O. BALA SUNDARAM	RULE UNSERVED,MR RC KAKKAD
17117	FA/3899/2006	10/09/2013	DAYA KESHA SATWARA OF MORBI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KESHA MOR,DURLABHJI LALJI RANGPARIYA,SHANTABEN KESHA,PREMIBEN KESHA,KHODA KESHA,DUNGAR KESHA,PARBAT KESHA,MAGAN KESHA	RULE SERVED,MR PANKAJ A KAPADIA,MR MITESH R AMIN
17118	FA/3900/2006	19/01/2015	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	GITABEN ARVINDKUMAR OCHHAVLAL SHAH,KINJALBEN ARVINDKUMAR SHAH,ASHISH ARVINDKUMAR SHAH,MOHMMADBHAI AMIRBHAI MANIPUR,,KARIMABEN MAYYUDIN VORA	DS AFF.NOT FILED (N),MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17119	FA/3902/2006	09/05/2008	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	DESHABHAI GOVINDBHAI HARIJAN,DEVKARAN NASA YAD	RULE SERVED,MR MUKESH H RATHOD
17120	FA/3921/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	DINESHBHAI JESANGBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17121	FA/3922/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ANALABEN NARSANGBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17122	FA/3924/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BACHUBHAI KESHARBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17123	FA/3925/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SURESHBHAI VARADHBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17124	FA/3926/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GURU MADHAVDASJI GURU RAMDAS (SINCE DEC'D THRO'HEIRS & LRS),KIRANBHAI ASHABHAI PATEL,RAJENDRABHAI GOVINDBHAI PATEL,MUKESHBHAI MOTIBHAI PATEL,NAVNITBHAI RAVJIHAI PATEL,RAVINDRABHAI CHHOTABHAI PATEL,JAYESHBHAI CHHOTABHAI PATEL,YASIKBHAI MATHURBHAI PATEL,NARENDRABHAI AMBALAL PATEL,MAHENDRABHAI CHIMANBHAI PATEL,SURESHBHAI KASHIBHAI PATEL,JAYANTIBHAI MULJIBHAI PATEL,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17125	FA/3927/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JESANGBHAI CHHEETABHAI (SINCE DEC'D THRO' HEIRS &LRS),BAIJIBEN JESANGBHAI PATEL(W/O DECEASED),PASIBEN JADAVBHAI PATHIYAR- DAUGHTER,JASODABEN CHHATSAG PATHIYAR- DAUGHTER,BHIKHABHAI JESANGBHAI PATEL- SON,BHAILALBHAI JESANGBHAI PATEL- SON,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17126	FA/3928/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHESHBHAI CHHOTABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17127	FA/3929/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	DESAIBHAI SHANKARBHAI (SINCE DEC'D THRO'HEIRS & LRS),KAPILABEN DESAIBHAI PATEL- WIFE,JAGDISHBHAI DESAIBHAI PATEL- SON,VASANTBHAI DESAIBHAI PATEL- SON,ANSUYABEN DESAIBHAI PATEL- DAUGHTER,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17128	FA/3930/2006	08/09/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHENDRABHAI DAHYABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17129	FA/3931/2006	16/10/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISHVARBHAI BAVABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17130	FA/3933/2006	10/07/2018	ASHOKBHAI RAMSINGBHAI CHAUHAN,	MR AMIT C NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMESHBHAI PUNJALAL BHATT,NEW INDIA INSURANCE (ASSURANCE) CO. LTD.	RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR,DIPAK N JOSHI
17131	FA/3934/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	TAHKORBHAI SHANABHAI,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
17132	FA/3935/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF TRIBHOVAN CHHITABHAI,JAGDISHBHAI TRIBHOVANDAS,EXECUTIVE ENGINEER	,RULE SERVED
17133	FA/3936/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHHATRASANG RANCHHODBHAI,EXECUTIVE ENGINEER	RULE SERVED
17134	FA/3937/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHAILALBHAI GOVINDBHAI,PUSHPABEN D/O. BHAILALBHAI,EXECUTIVE ENGINEER	,RULE SERVED

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17135	FA/3938/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF MELABHAI MANSANG,GANPATBHAI MELABHAI,THAKORBHAI MELABHAI,RANJITBHAI MELABHAI,RATANBEN WD/O. MELABHAI MANSANG,EXECUTIVE ENGINEER	,RULE SERVED
17136	FA/3939/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JADAVBHAI NAGJIBHAI,EXECUTIVE ENGINEER	RULE SERVED
17137	FA/3940/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VINODCHANDRA CHHOTUBHAI,EXECUTIVE ENGINEER	RULE SERVED
17138	FA/3941/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HASMUKHBHAI ASHWINBHAI,EXECUTIVE ENGINEER	RULE SERVED
17139	FA/3942/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GAURANGBHAI RAMESHBHAI,EXECUTIVE ENGINEER	RULE SERVED
17140	FA/3943/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF MATHURBHAI BHURABHAI,SHANABHAI MATHURBHAI,EXECUTIVE ENGINEER	,RULE SERVED
17141	FA/3944/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF ASHABHAI NAGJIBHAI,VASANTBHAI ASHABHAI,SANKUKHBHAI ASHABHAI,SHANTILAL ASHABHAI,SURAJBEN ASHABHAI,MADHUBEN ASHABHAI,EXECUTIVE ENGINEER	,RULE SERVED
17142	FA/3945/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	NATWARBHAI MATHURBHAI,EXECUTIVE ENGINEER	RULE SERVED
17143	FA/3946/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHARATSINH CHHOTABHAI,MAHESHKUMAR BHARATSINH,EXECUTIVE ENGINEER	,RULE SERVED
17144	FA/3947/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VASANTBHAI ASHABHAI,EXECUTIVE ENGINEER	RULE SERVED
17145	FA/3948/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ADMINISTRATOR OF TEMPLE THAKOR CHANDRAKANT TULSIDAS,EXECUTIVE ENGINEER	RULE SERVED
17146	FA/3949/2006	27/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHAILALBHAI PUNJABHAI,PUSHPABEN D/O. BHAILALBHAI,EXECUTIVE ENGINEER	,RULE SERVED
17147	FA/3970/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI EMNA W/O MAHMAD IBRAHIM,EXECUTIVE ENGINEER	RULE SERVED,(MR A J PATEL)
17148	FA/3971/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD. ISMAIL VALIMAHMAD MOJPURI,FATMABEN WD/O ISMAIL VALI,SHARIFA HAJI ISMAIL MOJPURIYA,SHABBIR ISMAIL MOJPURIYA,SIKANDER ISMAIL MOJPURIYA,HIMKIL ISMAIL MOJPURIYA,RAJIYA ISMIAL MOJPURIYA,SARA ISMAIL MOJPURIYA,SAHERA ISMAILMOJPURIYA,EXECUTIVE ENGINEER	,RULE SERVED,UNSERVED EXPIRED (R)
17149	FA/3972/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM ABDUL HAQ CHHADAT POA.HOLDER OF BASHIR AHMAD ISMAIL,EXECUTIVE ENGINEER	RULE SERVED
17150	FA/3973/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHMAD ABHRAM AHMAD,AAYSHA ABHRAM MAHMAD,AMINA ABHRAM MAHMAD,BIBI ABHRAM MAHMAD,EMNA ABHRAM MAHMAD,MARIYAM ABHRAM MAHMAD,EXECUTIVE ENGINEER	RULE SERVED
17151	FA/3974/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	YUSUF VALI MANBHAD PATODI,EXECUTIVE ENGINEER	RULE SERVED
17152	FA/3975/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL MUSA AHMAD GURUJI,ABRAHIM MUSA AHMAD GURUJI,ABDUL MUSA AHMAD GURUJI,BAI HURI W/O MUSA AHMAD GURUJI,FATMABEN MUSA AHMAD GURUJI,THE EXECUTIVE ENGINEER	DELETED,RULE SERVED,UNSERVED EXPIRED (R)
17153	FA/3976/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDUL LATIF MAHMAD IBRAHIM BHAD,EXECUTIVE ENGINEER	RULE SERVED
17154	FA/3977/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ALLI AHMAD MUSA MARJI,EXECUTIVE ENGINEER	RULE SERVED
17155	FA/3978/2006	30/09/2008	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	AHMAD ABDUL BAKSH,ILYAS ABDUL BAKSH,ISMIAL ABDUL BAKSH,VALI ABDUL BAKSH,THE EXECUTIVE ENGINEER	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17156	FA/3980/2006	24/11/2008	HAKRABHAI ALAGABHAI,DHRUVIBEN HAKRABHAI,SHIVSHANKAR HAKARABHAI ROT,MINOR VIJEPAL HAKRABHAI ROT,MINOR MANIKUMARI HAKRABHAI ROT,MINOR SHARDA ALIAS DURGABAI ROT,MINOR GANESHLAL ALIAS PAPPUBHAI HAKRABHAI ROT	MR.HIREN M MODI	AIYUBKHAN ALIKHAN PATHAN,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE SERVED BY DS,(MR MAULIK J SHELAT)
17157	FA/3981/2006	26/08/2009	VANITABEN RANGABHAI GAMIT,SANGITABEN RANGABHAI GAMIT,NITABEN RANGABHAI GAMIT,MINOR SHAILESHBHAI RANGABHAI GAMIT,HUGALIBEN KATIYABHAI ALIAS KATIYABHAI GAMIT	MR.HIREN M MODI	BASHRBHAI ISMAILBHAI MALEK,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,RULE NOT RECD BACK,MR VASANTS SHAH
17158	FA/3982/2006	25/01/2016	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	RAFIQBHAI HASSANBHAI LOHIYA,RAMESHBHAI BHALUBHAI SARVAIYA,DILIPBHAI RAWATBHAI KALIYA	RULE SERVED,MS KIRAN D PANDEY
17159	FA/4073/2006	23/04/2012	ORIENTAL INSURANCE CO,	MR SHALIN N MEHTA	KHODABHAI NAJABHAI VALA,HANSARAJBHAI RANCHODBHAI FALADU	RULE NOT RECD BACK,MR NITIN M AMIN,MR RC KAKKAD
17160	FA/4074/2006	23/04/2012	ORIENTAL INSURANCE CO.,	MR SHALIN N MEHTA	IQBAI HASAM,HANSARAJBHAI RANCHODBHAI FALADU	MR NITIN M AMIN,MR RC KAKKAD
17161	FA/4076/2006	05/03/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	TRIBHOVANBHAI MAHIJIBHAI,	RULE SERVED
17162	FA/4077/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JIVIBEN WD/O.VITTHALBHAI,CHHITABVHAI VITTHALBHAI	,RULE SERVED
17163	FA/4078/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JASUMATIBEN SURESHBHAI PATEL,	RULE SERVED
17164	FA/4079/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RATILAL SHANABHAI,AMBALAL SHANABHAI,RAMESHBHAI AMBALAL,BHIKHIBEN WD/O. AMBALAL	,RULE SERVED
17165	FA/4080/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VITTHALBHAI DESAIBHAI,	RULE SERVED
17166	FA/4081/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RANCHHODBHAI GALABBHAI,	RULE SERVED
17167	FA/4082/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHHITABHAI VITTHALBHAI,	RULE SERVED
17168	FA/4083/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHHITUBHAI RANCHHODBHAI,	RULE SERVED
17169	FA/4084/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PRAVINBHAI JESINGBHAI,	RULE SERVED
17170	FA/4085/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MUKESHBHAI SHANTILAL,	RULE SERVED
17171	FA/4086/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DAHIBEN WD/O. BHAIJIBHAI SHANABHAI,LAXMIBEN SHANTILAL BHAIJIBHAI	RULE SERVED
17172	FA/4087/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RANCHHODBHAI TRIBHOVANBHAI,CHATURBHAI RANCHHODBHAI,DINESHBHAI RANCHHODBHAI,KANUBHAI RANCHHODBHAI,CHANCHIBEN D/O. RANCHHODBHAI,REVABEN D/O. RANCHHODBHAI,SHANTABEN WD/O. RANCHHODBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
17173	FA/4088/2006	05/03/2009	EXECUTIVE ENGINEER,PECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHANUBEN BHIKHABHAI - GUARDIANOF NARESHBHAI BHIKHABHAI,	RULE SERVED
17174	FA/4103/2006	22/03/2012	BAJAJ ALLIANZ GENERAL INSURANCCO. LTD.,	MR VIBHUTI NANAVATI	RAMJI MAMU GARVA HEIR OF VALBAI R. GARVA,GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT,(MR SURESHM SHAH)
17175	FA/4105/2006	01/09/2017	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	DAMYANTIBEN MOHANLAL BHIMANI,BHANJI PREMJI BHIMANI,LAXMIBEN BHANJI BHIMANI,VIRAL MOHANLAL BHIMANI,NILESH MOHANLAL BHIMANI,KESHA KANA MAHESHWARI,NARAN RAVJI HIRANI	NOTICE SERVED,DELETED,MR SK PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17176	FA/4109/2006	24/07/2008	DIWALIBEN WD/O KHODABHAI MANGALBHAI PATEL,	MR GM AMIN	SPL.LAQ OFFICER,DY.EXECUTIVE ENGINEER (CONSTRUCTION)	RULE SERVED,MR NS SHEVADE
17177	FA/4110/2006	04/03/2011	KANTIBHAI NARANBHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISITON OFFICER,DY.EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17178	FA/4114/2006	04/03/2011	LRS. OF KANAJI SADAJI - RAMANBHAI KANJIBHAI,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17179	FA/4116/2006	04/03/2011	KANTIBHAI NARANBHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17180	FA/4117/2006	04/03/2011	JITENDRAKUMAR SHANKERLAL,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER. (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17181	FA/4119/2006	04/03/2011	MAFATBHAI AMBALAL PATEL,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVER ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17182	FA/4120/2006	04/03/2011	PUNAMCHAND MAGANBHAI PATEL,	MR GM AMIN	SPL.LAQ OFFICER,DY.EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17183	FA/4122/2006	04/03/2011	HASMUKHBHAI BHOLABHAI PATEL,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17184	FA/4124/2006	04/03/2011	DHARMENDRAKUMAR JAYANTILAL PATEL,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DY.EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17185	FA/4126/2006	04/03/2011	CHATURBHAI PRAGJIBHAI (DECD. THRO LEGAL HEIRS),BHOLABHAI CHATURBHAI PATEL,RAMBHAI PRABHUDAS PATEL,LAXMANBHAI PRABHUDAS PATEL,GOVINDBHAI PRABHUDAS PATEL,MANEKBEN WD/O PRABHUDAS CHATURBHAI PATEL	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17186	FA/4128/2006	04/03/2011	SHANKERBHAI REVABHAI PATEL SINCE DECD THRO' HIS HEIR -,	MR GM AMIN	SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER (CONSTRUCTION)	GOVERNMENT PLEADER,RULE SERVED
17187	FA/4146/2006	22/01/2008	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI KALABHAI,DHARAMSHIBHAI KALABHAI,NARSIBHAI KALABHAI,CHUDABHAI KALABHAI	MR YATIN SONI,MR HITESH B PATEL
17188	FA/4147/2006	22/01/2008	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI BHAGVANBHAI,AASHABHAI BHAGAVANBHAI,HARIBHAI BAHGAVANBHAI,BIJALBHAI BHAGAVANBHAI,PANCHABHAI BAHGVANBHAI	MR YATIN SONI,MR HITESH B PATEL
17189	FA/4148/2006	22/01/2008	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATAMBHAI GORDHANBHAI,	MR YATIN SONI,MR HITESH B PATEL
17190	FA/4149/2006	22/01/2008	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOMATIBEN AMBARAM,MATHURBHAI AMBARAM	MR YATIN SONI,MR HITESH B PATEL
17191	FA/4150/2006	22/01/2008	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI SOMAJI,	MR YATIN SONI
17192	FA/4151/2006	22/01/2008	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGBHAI KARSHANBHAI,CHANDUJI KARSHANBHAI,SAVJIBHAI KARSHANBHAI,BHAIKHABHAI SOMABHAI	MR YATIN SONI,MR HITESH B PATEL
17193	FA/4183/2006	14/03/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GANGABEN WD/O POONAMBHAI SAMABHAI,PROJECT OFFICE	RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17194	FA/4190/2006	09/03/2012	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MULIBEN POPATBHAI VAGHELA DECD.THR'HEIRS,POPATBHAI SHIVABHAI VAGHELA,JAGABHAI POPATBHAI VAGHELA,GAURIBEN POPATBHAI VAGHELA,MINOR HARIBEN POPATBHAI VAGHELA THRO FATHER POPATBHAI,MINOR GOVINDBHAI POPATBHAI VAGHELA THRO FATHER POPATBHAI,NARESHDAN KARNIDAN GADHVI,NATIONAL INSURANCE COMPANY LTD,DINESHKUMAR VITHALBHAI BAROT	,RULE NOT RECD BACK,RULE SERVED,MS MEGHA JANI,MR SP MAJMUDAR,MR Y J PATEL
17195	FA/4193/2006	09/02/2016	MANJULABEN DALPATRAM DESANI,	MR KIRTIDEV R DAVE	GOKALDAS KANJIHBAI LOHANA,GSRTC,BALUBHAI DHAMJIBHAI DHANDHIA,RAMSHIBHAI KARMANBHAI,MANIBEN JIVANDAS,NANDLAL JIVANDAS	RULE SERVED,MRS VASAVDATTA BHATT,MS MONALI H BHATT,MR MITESH R AMIN
17196	FA/4194/2006	06/02/2012	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	KRUNAL VIJAYBHAI JOGI DECD. THR'HEIRS,VIJAYBHAI PRABHUDAS JOGI,PRITIBEN VIJAYBHAI JOGI,BABUBHAI ARJUNBHAI DAMOR,VAJUBHAI NARSINHGBHAI GOHEL	,RULE SERVED,RULE UNSERVED,MR AMAR D MITHANI,MS MAMTA R VYAS
17197	FA/4203/2006	07/07/2010	GENERAL MANAGER,	MR RR MARSHALL	GAMIRJI RAGHUJI,SPECIAL LAND ACQUISITION OFFICER	,UNSERVED EXPIRED (R)
17198	FA/4204/2006	07/07/2010	GENERAL MANAGER,	MR RR MARSHALL	GAMIJI RADHUJI,SPECIAL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK
17199	FA/4205/2006	07/07/2010	GENERAL MANAGER,	MR RR MARSHALL	MAGANJI JIVAJI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
17200	FA/4206/2006	24/09/2015	ORIENTAL INSURANCE COMPANY LTD.,	MR HS MUNSHAW	JADEJA GIRIRAJSINH PRAVINSINH (DECD. THRO LEGAL HEIRS),ASHOKBA GIRIRAJSINH JADEJA,SURVISINH GIRIRAJSINH JADEJA (MINOR),PARAKRAMSINH GIRIRAJSINH JADEJA (MINOR),HEMKUVARBA PRAVINSINH JADEJA,RAJENDRASINH PRAVINSINH JADEJA,UNITED INDIA INSURANCE CO. LTD.,MAHENDRAKUMAR GARJ	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR MRUGEN K PUROHIT
17201	FA/4208/2006	21/08/2008	OIL & NATURAL GAS CORPN LTD,	M/S TRIVEDI & GUPTA	SOLANKI NARANJI BABUJI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
17202	FA/4209/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL BALDEVBHAI AMBARAMDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17203	FA/4210/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL NARESHBHAI MANILAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17204	FA/4214/2006	31/07/2015	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	RAIDHANBHAI KANABHAI BORICHA,DEVDANBHAI KHIMABHAI BORICHA	RULE SERVED,MR PANKAJ R DESAI
17205	FA/4221/2006	14/07/2017	SANGEETABEN SANJAYSINH DODIA,MINOR ASHOTOSH SANJAYSINH,MINOR JINALBEN SANJAYSINH,FATEHSINH MULJIBAVA DODIA,DAXABEN FATEHSINH DODIA	MR KASHYAP R JOSHI	AMARSINH MADHUSINH ZALA,RAMESHBHAI K PRAJAPATI,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR
17206	FA/4223/2006	16/02/2012	NATIONAL INSURANCE CO LTD GODHRA,	MR MEHUL SHARAD SHAH	MANABEN WD/O VALSING VAGHAJI DAMOR,SAVITABEN VALSING, MINOR,MAHESH VALSING,ANISH VALSING, MINOR,VAGHJIBHAI RUPAJI DAMOR,MADIBEN VAGHJIBHAI DAMOR,RAKESHBHAI DALABHAI DAMOR,SHAILESHKUMAR CHIMANLAL PARMAR	RULE SERVED,SERVED BY AFFIX. (R),MR MUKUND M DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17207	FA/4224/2006	31/07/2018	HEIRS OF JAGDISH HARILAL MAKWANA,HARILAL LAXMANBHAI MAKWANA,SHARDABEN HARILAL MAKWANA	MR MRUGEN K PUROHIT	RAMESHBHAI BADHABHAI,RAJESHBHAI MANILAL UMRANIYA,UNITED INDIA INSURANCE CO. LTD.,MADHUBEN JAGDISHBHAI MAKWANA,VAISHALI JAGDISHBHAI MAKWANA,HARSHAD JAGDISHBHAI MAKWANA,SAGAR JAGDISHBHAI MAKWANA	RULE SERVED
17208	FA/4225/2006	31/07/2018	JAGDISH HARILAL MAKWANA (DECD.THRO. LEGAL HEIRS),HARILAL LAXMANBHAI MAKWANA,SHARDABEN HARILAL MAKWANA	MR MRUGEN K PUROHIT	RAMESHBHAI BADHABHAI,RAJESHBHAI MANILAL UMRANIYA,UNITED INDIA INSURANCE CO. LTD.,MADHUBEN JAGDISHBHAI MAKWANA,VAISHALI JAGDISHBHAI MAKWANA,HARSHAD JAGDISHBHAI MAKWANA,SAGAR JAGDISHBHAI MAKWANA	RULE SERVED,MR TULSHI R SAVANI
17209	FA/4233/2006	01/02/2019	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JAYSHREEBEN,WD/O BHUPENDRABHAIVASKURBHAI DHANDHAL,HIRALBEN BHUPENDRABHAI (MINOR)DHANDHAL,THRO'JAYSHREEBEN,VASKURBHAI JETHUBHAI DHANDHAL,SOMBEN VASKURBHAI DHANDHAL	MR.HIREN M MODI
17210	FA/4276/2006	19/02/2013	HANSABEN WD/O. HARIBHAI PETHABHAI,BHARTIBEN HARIBHAI PATEL,VARSABEN HARIBHAI PATEL,DAKSHABEN HARIBHAI PATEL,KANAIYALAL HARIBHAI PATEL THRO. GUARDIAN APPELLANT NO.1,JIGNESHKUMAR HARIBHAI PATEL THRO.GUARDIAN APPELLANT NO.1,PETHABHAI MEGHAJIBHAI PATEL,BHUNUBEN W/O. PETHABHAI PATEL	MR JV JAPEE	ANJANA PATEL TILARAM BHAKHARRAM,JOGENDRASINHJI S/O. B.L.CHAUDHARY,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR MEHUL SHARAD SHAH,MS MEGHA JANI,MR JITENDRA H JOSHI
17211	FA/4277/2006	12/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORAION,	MR HARDIK C RAWAL	SMABEN WD/O SUNDERJI NARAN JOGI,MAVJIBHAI S/O SUNDERJI NARAN JOGI,HARJIBHAI S/O SUNDERJI NARAN JOGI,KANTILAL KHIMJI SUTHAR	RULE SERVED
17212	FA/4303/2006	05/02/2008	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	JIGNABEN WD/O MANOJKUMAR K MEHTA,KRISHNAMUKHBHAI HIMATLAL MEHTA,MANHARPRABHA KRISHNAMUKHBHAI MEHTA,GUJARAT STATE ROAD TRANSPORT CORPORATION,LAXMAN KESHUBHAI ZALA,GAJJUBHAI KIRITSINH GOHIL,MAYA TRAVELS,KIRANBHAI K. SHAH	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR MM TIRMIZI
17213	FA/4307/2006	11/02/2019	SUREKHABEN KESHARCHAND DOSHI,	(MR ASHISH D OZA),MR SIDDHARTH H DAVE	CHANDRAKANT MANSUKHLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	NOTICE UNSERVED,MR PALAK H THAKKAR
17214	FA/4351/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAJAPATI PUNAMBHAI KHODABHAI,	(MR A J PATEL)
17215	FA/4352/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALAND SHANTILAL NARAYANBHAI,	
17216	FA/4353/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHIMANBHAI PUNJABHAI PATEL,VINUBHAI PUNJABHAI PATEL	
17217	FA/4354/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MAGANBHAI ASHABHAI,PATEL DHURABHAI ASHABHAI	
17218	FA/4355/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL SUMANBEN WD/O HARSHADBHATARSHIBHAI,JITENDRA TARSHIBHAI PATEL	
17219	FA/4356/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMESHBHAI ISHWARBHAI,	
17220	FA/4357/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL VINUBHAI MOTIBHAI,	
17221	FA/4358/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMESHBHAI CHATURBHAI,NAVNITBHAI CHATURBHAI	
17222	FA/4359/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI ASHABHAI (DECD.) MOHANBHAI SOMABHAI THAKOR,	

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17223	FA/4360/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMANBHAI ISHWARBHAI,	
17224	FA/4361/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL JASHBHAI MAHIJIBHAI,	
17225	FA/4362/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMBHAI KHODABHAI PRAJAPATI,BECHARBHAI KHODABHAI PRAJAPATI,DAHYABHAI KHODABHAI PRAJAPATI	
17226	FA/4363/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMANBHAI DAHYABHAI,	
17227	FA/4364/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI BHAILALBHAI PATEL,	
17228	FA/4365/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL RANCHODBHAI BIN REVANDAS PATEL,	
17229	FA/4366/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHUBHAI BHAILALBHAI PATEL, ADM.TRATOR OF DIPAKKUMAR PATEL,	
17230	FA/4367/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHIKHABHAI BHAILALBHAI,	
17231	FA/4368/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	A.M.PATEL,ADM.TRATRO OF PATEL MOTIBHAI KISHORBHAI,	
17232	FA/4369/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL JIBABEN WD/O ISHWARBHAI DHORIBHAI,	
17233	FA/4370/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL SUMANBEN HARSHADBHAI & TARSHIBHAI,PATEL JITENDRABHAI TARSHIBHAI	
17234	FA/4371/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMANBHAI NARANBHAI,	
17235	FA/4372/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL ISHWARBHAI SOMABHAI,PATEL SURYAKANT SOMABHAI	
17236	FA/4373/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RATILAL ASHABHAI,	
17237	FA/4374/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL CHHAGANBHAI NARANBHAI,	
17238	FA/4375/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	A.M.PATEL,ADM.TRATOR OF PATEL MOTIBHAI KISHORBHAI,	
17239	FA/4376/2006	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL VIJAYBHAI NARSINHBHAI,	
17240	FA/4377/2006	27/08/2008	REGIONAL DIRECTOR,	MR HEMANT S SHAH	RITA DEE ENGINEERING ENTERPRI-SE,	RULE SERVED,MR GK RATHOD,MR MUKESH H RATHOD
17241	FA/4379/2006	17/03/2016	PANKAJKUMAR ISHWARBHAI PATEL,KAPILABEN PANKAJKUMAR PATEL,NILAMBEN PANKAJKUMAR PATEL	MR MEHUL SHARAD SHAH	DASHARATHBHAI B. PRAJAPATI,GENERAL MANAGER	NOTICE SERVED,MRS FALGUNI D PATEL
17242	FA/4386/2006	23/04/2012	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	BHARATBHAI RAVIYABHAI PATEL,NIRUBEN SHANABHAI PATEL,JAGRUTIBEN (MINOR),JAGDISHBHAI CHHOTABHAI BARIA,BALKISHAN B. MAHIDA	RULE SERVED,MR.HIREN M MODI
17243	FA/4393/2006	09/02/2016	JAWANSING PACHANSING DABHI (DECD. THRO LEGAL HEIRS),PRAVINSINH JAVANSING DABHI,HANSUBA @ ANSUYABA SABUSING @ CHAGUSING,DASHRATHSING JETHUSING DABHI,NADHUSING JAVANSING DABHI,ANSUYABA WD/O. DECD. SABUSING @ CHAGUSING	MR HARSHIT S TOLIA	MAGANLAL KALIDAS DAVE (DRIVER OF TEMPO NO. GJ-2-T-6625),NANJIBHAI MOTIBHAI JOSHI (OWNER OF TEMPO NO GJ-2-T-6625,ORIENTAL INSURANCE COMPANY LTD.	NOTICE SERVED,MR VASANTS SHAH,MR RITURAJ M MEENA
17244	FA/4394/2006	01/02/2019	RAVJIBHAI MAGANBHAI PATEL (DECD. THRO LEGAL HEIRS),USHABEN RAVJIBHAI PATEL,MANISH RAVJIBHAI PATEL,SWATIBEN RAVJIBHAI PATEL	MR YM THAKKAR	ARJANBHAI KANJIBHAI (DELETED),CARGO MOTORS LIMITED,THE NEW INDIA ASSURANCE CO. LIMITED	,NOTICE SERVED,MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17245	FA/4395/2006	03/07/2015	RAMILABEN SHANTILAL CHEEDA,	MR KIRAN C MEHTA	BHIMABHAI ARJANBHAI MODHVADIA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,(MR HM PRACHCHHAK)
17246	FA/4396/2006	01/03/2019	ODHABHAI MOHANBHAI KOLI DECD. THR'HEIRS,RADHABEN ODHABHAI KOLI WD/O. ODHABHAI KOLI,CHIMANBHAI ODHABHAI KOLI,BATUKBHAI ODHABHAI KOLI,RAMESHBHAI ODHABHAI KOLI,SHARDABEN ODHABHAI KOLI	MR HARSHIT S TOLIA	ABDULBHAI MOHAMMEDBHAI AALIYANI,M/S. MAHUVA TRAVELS (OWNER OF LUXURY BUS NO. GJ-4-U-9904),THE UNITED INDIA INSURANCE COMPANY LTD., BHAVNAGAR.	MR KIRIT I PATEL,MR PALAK H THAKKAR
17247	FA/4398/2006	04/02/2019	SHANTILAL DAHYABHAI VALA,VILASBEN SHANTILAL VALA,KAVITABEN SHANTILAL VALA	MR MA PAREKH	CHATURBHAI DANABHAI,GHANSHYAMBHAI NARANBHAI PRAJA-PATI,NEW INDIA ASSURANCE CO. LTD,SHANTILAL DAHYABHAI L.H HEIRS MEHUL SHANTILAL VALA,NATIONAL INSURANCE CO. LTD	ADVOCATE NAME DELETED,RULE SERVED,MR AJAY R MEHTA,MR DAKSHESH MEHTA
17248	FA/4399/2006	04/02/2019	JASHWANTBHAI ARVINDBHAI SOLANKI,	MR MA PAREKH	CHATURBHAI DANABHAI,GHANSHYAMBHAI NARANBHAI PRAJAPATI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
17249	FA/4402/2006	04/02/2019	DASHRATHBHAI MANILAL PATEL,	MR MA PAREKH	CHATURBHAI DANABHAI,GHANSHYAMBHAI NARANBHAI PRAJA-PATI,NEW INDIA ASSURANCE CO. LTD,SHANTILAL DAHYABHAI L.H HEIRS MEHUL SHANTILAL VALA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR AJAY R MEHTA,MR MEHUL SHARAD SHAH,MR DAKSHESH MEHTA
17250	FA/4404/2006	12/04/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	HITESHBHAI ANANTRAI PARMAR (THROUGH WIFE: SUDHABEN H.),AMITBHAI RASIKBHAI AKHODIYA	RULE SERVED,MR PANKAJ R DESAI
17251	FA/4409/2006	18/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SATARBHAI @ BABUBHAI HASAMBHAIZINDANI DECD.THR'HEIRS,ZUBEDABEN SATARBHAI @ BABUBHAIZINDANI,SOHILBHAI SATARBHAI @ BABUBHAIZINDANI,BHIKHABHAI DAYABHAI PATEL,AMINBHAI HAJI YAKUB MODAN,ORIENTAL INSURANCE CO.	,RULE NOT RECD BACK,RULE SERVED,MR KK NAIR,MR ABDULAZIZ N MEMON
17252	FA/4410/2006	18/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	IDRISHBHAI MUSABHAI ZINDANI DECD.THR'HEIRS,JOHRABEN IDRISHBHAI ZINDANI,SALIMBHAI IDRISHBHAI ZINDANI,AVESHBHAI IDRISHBHAI ZINDANI,AMRINBEN IDRISHBHAI ZINDANI,BHIKHABHAI DAYABHAI PATEL,AMINBHAI HAJI YAKUB MODAN,ORIENTAL INSURANCE CO.	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR KK NAIR,MR ABDULAZIZ N MEMON
17253	FA/4411/2006	18/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SULAIMANBHAI MUSABHAI POPATIA DECD.THR'HEIRS,MARIYAMBEN SULAIMANBHAI POPATIA,ROZINABEN SULAIMANBHAI POPATIA,BHIKHABHAI DAYABHAI PATEL,AMINBHAI HAJI YAKUB MODAN,ORIENTAL INSURANCE CO.	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR KK NAIR,MR ABDULAZIZ N MEMON
17254	FA/4412/2006	18/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MOHMEDBHAI @ GORABHAI MUSABHAIZINDANI,BHIKHABHAI DAYABHAI PATEL,AMINBHAI HAJI YAKUB MODAN,ORIENTAL INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED,MR KK NAIR,MR ABDULAZIZ N MEMON
17255	FA/4415/2006	05/03/2019	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	PRUTHVISINH MANGALSINH PARMAR,AMRISHBHAI MAGALDAS RAVAL (DRIVER OF TRACTOR),ISHWARBHAI KHODIDAS PATEL (OWNER OF TRACTOR)	RULE SERVED,MR SK PATEL
17256	FA/4417/2006	01/12/2015	LEGAL HEIRS OF DECEASED MURA GOVA GADHAVI,JETHABHAI MURABHAI,BHIMSHI MURABHAI,AMARIBAI GOVABHAI	MR RC KAKKAD	JAGABHAI DEVSHIBHAI KARMMUR,NEW INDIA ASSURANCE CO LTD	MS LILU K BHAYA,MR PREMAL S RACHH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17257	FA/4418/2006	16/06/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PUNAJI VELAJI THAKOR,POPATJI GOKAJI THAKOR,SPEICAL LAQ OFFICER	,MR YATIN SONI
17258	FA/4419/2006	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PRABHATSANG ADESANG,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
17259	FA/4420/2006	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD KHODUBHAI RAHABHAI,RAYSANGBHAI KHODUBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
17260	FA/4421/2006	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NANUBHAI MURUBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
17261	FA/4422/2006	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NATHABHAI ARJANBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
17262	FA/4423/2006	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HAJIBHAI FULJIBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
17263	FA/4438/2006	06/02/2012	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	SHRI RUPA HAMIR KOLI F/O. LATE MADHA RUPA KOLI,SMT. AMRIBAI RUPA KOLI M/O. LATE MADHA RUPA KOLI,SHRI VALABHAI DALABHAI AHIR,SHRI DEVJIBHAI KARSANBHAI RABARI	NOTICE SERVED,RULE SERVED
17264	FA/4439/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI NAGJIBHAI DEVKARAN,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
17265	FA/4440/2006	13/12/2010	GENERAL MANAGER,	MR RR MARSHALL	RABARI VISABHAI MALJIBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
17266	FA/4442/2006	12/09/2008	THE ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. GANUBHA GAJUBHA RANA,KRISHNABAN GANUBHA RANA,JAYRAJSINH GANUBHA RANA,YUVRAJSINH GANUBHA RANA,GAJUBHA JORUBHA RANA,CHANDUBA GAJUBHA RANA,CHETANBHAI ARJANBHAI VANDARIYA	,RULE SERVED,MR RAXIT J DHOLAKIA
17267	FA/4443/2006	08/03/2019	AHMEDABDA MUNICIPAL TRANSPORT SERVICE,TRANSPORT MANAGER	MR HS MUNSHAW	NAZIMA PARVIN MOHAMAD IDRISH MALEK,HUSENABIBI HABIBMIYA MALEK,HABIBMIYA UMARMIYA MALEK	RULE SERVED,MR DHARMESH V SHAH
17268	FA/4446/2006	08/07/2015	KACHCHH DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	PATEL CONSTRUCTION,	MR MEHUL M MEHTA
17269	FA/4448/2006	07/05/2013	UNITED INDIA INSURANCE COMPANYLTD. THRO.AUTHORISED SIGNATORY,	MS HINA DESAI	BRAHMANIYA PRATAPBHAI RAMABHAI,MANAGER - CAROL INDUSTRIES COMPANY,PROPRIETOR - CAROL INDUSTRIES COMPANY	DELETED,RULE SERVED,MR VIJAY H NANGESH
17270	FA/4455/2006	21/04/2008	TUSHAR DEVENDRABHAI TRIVEDI,	(MR PV HATHI)	NO RESPONDENT,	GOVERNMENT PLEADER
17271	FA/4456/2006	17/03/2015	MUKESH AMRUTBHAI PATEL,DEVENDRAKUMAR AMRUTBHAI PATEL,GITABEN AMRUTBHAI PATEL,KALABHAI SOMABHAI PATEL	MR MTM HAKIM	KALABHAI MOTIBHAI DABHI,ARVINDBHAI ISHWARBHAI PATEL,ORIENTAL INSURANCE COMPANY	NOTICE SERVED,RULE SERVED,MR DAKSHESH MEHTA
17272	FA/4458/2006	01/09/2014	JASWANTSINH SHANABHAI KOLI,	(MR SK BUKHARI)	SHANABHAI DHANABHAI BARIA,PARVATSINH DHANABHAI BARIA,UNITED INDIA INSURANCE CO. LTD,UMAKANT CHIMANLAL KATWALA	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI,MS AVANI S MEHTA

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17273	FA/4461/2006	17/02/2016	MANGALBHAI RAMABHAI MALI,	MR MTM HAKIM	DELETED VIDE PURSHIS EX. 14,P P THOMAS,NEW INDIA INSURANCE CO LTD	DELETED,REFUSED SERVED (R)(70),MR SHASHIKANT S GADE
17274	FA/4462/2006	03/04/2012	SHOKATHUSEIN YUSUF MOMANI,	MR MTM HAKIM	ASLAM ABDULLA JADI,NARANBHAI VAKTABHAI VANJARA,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,(MR HASMUKH THAKKER)
17275	FA/4469/2006	28/08/2009	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	HANSABEN KHUMANSINH PADHIYAR,MINOR CHIRAG KHUMANSINH PADHIYAR,MINOR GAUTAM KHUMANSINH PADHIYAR,ABDUL RAFIQ BIN IMRAJ ARAB,CHANDRASINH C. PADHIYAR	NOTICE SERVED BY DS,RULE SERVED,MR SP MAJMUDAR
17276	FA/4471/2006	25/07/2017	NAGJIBHAI GHUSABHAI,	MR DIVYESH SEJPAL	MADANLAL SHARMA,ORIENTAL INSURANCE CO LTD.	,(MR MAULIK J SHELAT)
17277	FA/4494/2006	23/08/2013	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	RANJANBEN BATUKRAI BHATT,ANANDKUMAR BATUKRAI BHATT,RAVIKUMAR BATUKRAI BHATT,VISHAKHABEN BATUKRAI BHATT,JIGNASABEN BATUKRAI BHATT,DHANJIBHAI LAKHANBHAI TRANSPORTWALA	MR NIRAV C THAKKAR,MR HRIDAY BUCH
17278	FA/4495/2006	12/10/2012	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	CHANDRIKABEN ARVINDKUMAR SHAH,MINOR RINKAL ARVINDKUMAR SHAH,MINOR RAJUL ARVINDKUMAR SHAH,MINOR VAISHALI ARVINDKUMAR SHAH,MINOR SWEETY ARVINDKUMAR SHAH	RULE SERVED,MR TV SHAH,(MR PRABHAV A MEHTA)
17279	FA/4496/2006	11/04/2017	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MR PALAK H THAKKAR	ANANDSINH BHAGVATSINH RANA DECD.THR'HEIRS,PRABHATBA ANANDSINH RANA,SAPNABA ANANDSINH RANA,KIRPALSINH ANANDSINH RANA,SHITALBA ANANDSINH RANA,GAYATRIBA ANANDSINH RANA,ARTIBA ANANDSINH RANA,SURAJBA BHAGVATSINH RANA,GARUD TRAVELS THRO' JIVANLAL MOHANLAL MADLANI,NATIONAL INSURANCE CO. LTD,LATIF GAFARBHAI SOLANKI,AMINBHAI RAZAQBHAI SOLANKI	NOTICE SERVED,APPEARANCE DELETED,RULE SERVED,MR SUNIL B PARIKH
17280	FA/4497/2006	14/09/2015	ARJUNSINH MADHAVSINH RANA,JANAKBEN ARJUNSINH RANA	MR.HIREN M MODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,S T BUS NO. GJ 1V 175 DRIVER,S T BUS NO. GJ 18V 248 DRIVER	RULE SERVED,MS SEJAL K MANDAVIA,MRS FALGUNI D PATEL
17281	FA/4498/2006	06/02/2012	KALUBHAI JAMALBHAI DECD. THR'HEIRS,JAMALBHAI BAVANBHAI MELAPARA	MR DIVYESH SEJPAL	SURESHKUMAR NANDLAL MEHTA,INUSBHAI GANIBHAI TERAIYA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
17282	FA/4500/2006	09/02/2016	BAKORSANG RAMSANG ZALA,	MR PS PATEL	BHIKHABHAI JEHABHAI SOLANKI,RAMLAL SHIVLOL BAROT,UNITED INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MS AMEE YAJNIK,MS AVANI S MEHTA
17283	FA/4501/2006	25/04/2012	LALITBHAI MAGANBHAI VISAVELIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	RAMESHBHAI BHAGABHAI DRIVER OF TOYATO QUALIS CAR,RATNABHAI K MILIYA OWNER OF TOYATO QUALIS CAR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
17284	FA/4507/2006	29/08/2019	DINESHBHAI SHANKARBHAI ODD,	MR AMIT C NANAVATI	BAJRANGSINH GANPATSINH RAJPUT,AMARSINH UJAGARSINH SARDAR AT: OPP. GUJARAT JINNING,,THE UNITED INDIA INSURANCE CO.LTD.	RULE UNSERVED,MR AM PAREKH,SHARMISHTA A DAVE

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17285	FA/4510/2006	28/02/2014	VADALIWALA GULAMNABI IBRAHIM (DECD. THRO LEGAL HEIRS),SHERBANU W/O. GULAMNABI IBRAHIM VADALIWALA,VADALIWALA ZAHIRABEGAM GULAMNABI,VADALIWALA FATAMAKHATUN GULAMNABI,VADALIWALA YASIN GULAMNABI,VADALIWALA HAZARABIBI GULAMNABI,VADALIWALA MO. IRAFAN GULAMNABI	MR MITESH R AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
17286	FA/4511/2006	28/02/2014	HARSOLIYA AHMADBHAI KARIMBHAI (DECD. THRO LEGAL HEIRS),HARSOLIYA ABDULRAJAK AHMADBHAI,HARSOLIYA ABDULGANI AHMADBHAI,HARSOLIYA MOHAMADISHAK AHMADBHAI,HARSOLIYA MAHAMADZAFAR AHMADBHAI	MR MITESH R AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
17287	FA/4512/2006	26/02/2008	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR KV GADHIA	HEIRS OF SHRI OSMAN SUMAR JAT,BHACHIBAI OSMAN JAT,JUSAB OSMAN JAT,ISMAIL OSMAN JAT,MUSHA OSMAN JAT,SHASHIKANT HIRJI THAKKAR	,NOTICE SERVED
17288	FA/4513/2006	24/04/2012	THAVARIYABHAI KHIMJIBHAI NAYAK,KAGDIBEN THAVARIYABHAI NAYAK	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17289	FA/4514/2006	24/04/2012	SABLABHAI THEDABHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17290	FA/4515/2006	24/04/2012	SURLIBEN VECHALABHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17291	FA/4516/2006	24/04/2012	NARANBHAI SEVLABHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17292	FA/4517/2006	24/04/2012	BAVABHAI @ BHAVABHAI CHANDUBHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17293	FA/4518/2006	24/04/2012	LALJIBHAI BHAIJIBHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17294	FA/4519/2006	24/04/2012	ISLIBEN NANIYABHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17295	FA/4520/2006	24/04/2012	SEVLABHAI NANIYABHAI NAYAK,	MR MTM HAKIM	NARNABHAI BHAIJIBHAI RATHWA,MEHBOOBBHAI RAMJANIBHAI M CHINTAMAN,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
17296	FA/4522/2006	22/08/2014	AMINABEN MAHMAED BHAI VOHRA,	MR.HIREN M MODI	DIVISIONAL MANAGER GUJARAT STATE ROAD TR. CORP.,	MR RITURAJ M MEENA
17297	FA/4523/2006	16/04/2019	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	SURAJBEN WD/O. SHANTILAL RUPABHAI SOLANKI,SONALBEN RAMSING (MINOR),KAILASHBEN SHANTILAL,MINOR VIKRAMBHAI SHANTILAL SOLANKI,MINOR RITABEN SHANTILAL,JAYENDRASINH SHABABHAI @ SABURBHAI SOSODIA,,KIRTISINH BHIKHUSINH PARMAR,SHANTABEN WIDOW OF RAMSINGH SHANTILAL SOLANKI	RULE SERVED
17298	FA/4524/2006	22/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	UMARBHAI ALU LANGA,SHIVJI NANJI CHAMAR,IQBAL ISMAIL VEN,NEW INDIA ASSURANCE CO. LTD.,ABDUL UMAR LANGA,RAGHU DHARAMSHI AND SHRI KHIMA BHOJA KUMBHAR	RULE SERVED,MR SUNIL B PARIKH
17299	FA/4525/2006	22/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	ALARAKHYA PATHAI LANGA,KESHARBAI ALARAKHYA LANGA,SHIVJI NANJI CHAMAR,IQBAL ISMAIL VEN,NEW INDIA ASSURANCE CO. LTD.,ABDUL UMAR LANGA,RAGHU DHARAMSHI AND SHRI KHIMA BHOJA KUMBHAR	RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH
17300	FA/4526/2006	22/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	AADAM MAMAD LANGA,AMINABIBI AADAM LANGA,SHIVJI NANJI CHAMAR,IQBAL ISMAIL VEN,NEW INDIA ASSURANCE CO. LTD.,ABDUL UMAR LANGA,RAGHU DHARAMSHI AND SHRI KHIMA BHOJA KUMBHAR	RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH
17301	FA/4527/2006	22/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	ABDUL UMAR LANGA,ROMATBAI ABDUL LANGA,SHIVJI NANJI CHAMAR,IQBAL ISMAIL VEN,NEW INDIA ASSURANCE CO. LTD.,ABDUL UMAR LANGA,RAGHU DHARAMSHI AND SHRI KHIMA BHOJA KUMBHAR	RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH

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17302	FA/4528/2006	22/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	KASAM JUSAB LANGA,JUSAB ISHMAIL LANGA,HURBAI JUSAB LANGA,SHIVJI NANJI CHAMAR,IQBAL ISMAIL VEN,NEW INDIA ASSURANCE CO. LTD.,ABDUL UMAR LANGA,SHRI RAGHU DHARAMSHI AND SHRI KHIMA BHOJA KUMBHAR	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH
17303	FA/4531/2006	12/02/2014	GARASIYA MANUJI LAXMANJI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
17304	FA/4532/2006	12/02/2014	PATEL ATMARAM PRAHLADDAS,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17305	FA/4533/2006	12/02/2014	PATEL MOHANBHAI DAYABHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECAIL LAND ACQUISITON OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17306	FA/4534/2006	12/02/2014	PATEL MANAHARBHAI MADHABHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITON OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17307	FA/4535/2006	12/02/2014	PATEL INDRAVADAN KHODIDAS,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17308	FA/4536/2006	12/02/2014	PATEL ISWARBHAI SOMABHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17309	FA/4537/2006	12/02/2014	VYAS DINESHKUMAR HARGOVINDBHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17310	FA/4538/2006	12/02/2014	VYAS BHAGVATKUMAR MANUPRASAD,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17311	FA/4539/2006	12/02/2014	PRAJAPATI MANGALBHAI KANJIBHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITON OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17312	FA/4540/2006	12/02/2014	THAKOR GANDAJI RAMSANGJI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17313	FA/4541/2006	12/02/2014	THAKOR JIVANJI TAKAJI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
17314	FA/4542/2006	12/02/2014	THAKOR PRATAPJI SHIVAJI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	,RULE SERVED
17315	FA/4544/2006	07/08/2008	HEIRS OF DECEASED MAHENDRABHAIMANILAL PATEL,ROHITBHAI S/O MAHENDRABHAI PATEL,PRIYANK S/O MAHENDRABHAI PATEL,JASHODABEN MANILAL PATEL,LAXMANBHAI MANIBHAI PATEL	MR BHARAT B SHAH	NILESHKUMAR JAYANTILAL PATVA,ORIENTAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
17316	FA/4545/2006	01/02/2019	FIROZKHAN TUFAILKHAN (DECD. THRO LEGAL HEIRS),TUFAILKHAN HASHMATKHAN,TARANNUM TUFAILKHAN THRO' TUFAILKHAN HASHMATKHAN,SAGUPTABEGAM TUFAILKHAN	MR LR PATHAN	BHARABHAI JODHABHAI C/O HARJI HARDAS RATHOD,HARJIBHAI HARDAS RATHOD,UNITED INDIA INSURANCE CO.	RULE SERVED,MR PALAK H THAKKAR,MR VIJAY H NANGESH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17317	FA/4549/2006	28/02/2008	THE NEW INDIA ASSURANCE COMPANY LTD.,	MR KV GADHIA	MRS. NANUBA BABUJI THAKOR,KANKIBEN BABUJI THAKOR,DIWANSINH BABUJI THAKOR,MANGIBEN BABUJI THAKOR,VISHUBHA BABUJI THAKOR,ATULKUMAR GORDHANDAS KSDKINI	RULE SERVED,MR.HIREN M MODI
17318	FA/4550/2006	23/03/2017	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	HEIRS OF DECD. DAYABHAI NAJABHAI PARMAR,HANSABEN DAYABHAI PARMAR,DIVYABEN DAYABHAI PARMAR THROUGH RESP. NO. 1/1.,NARESHBHAI DAYABHAI PARMAR THROUGH RESP. NO. 1/1.,RAMUBEN NAJABHAI PARMAR,PALABHAI KALABHAI,DAUDBHAI IBRAHIMBHAI,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR DAKSHESH MEHTA,MR HARSHAD K PATEL
17319	FA/4551/2006	23/03/2017	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	KISHOREBHAI PALABHAI KHIMSURIYA,PALABHAI KALABHAI,DAUDBHAI IBRAHIMBHAI,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR DAKSHESH MEHTA,MR HARSHAD K PATEL
17320	FA/4552/2006	23/03/2017	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	RAJKUMAR MURAIPRASAD TIWARI,PALABHAI KALABHAI,DAUDBHAI IBRAHIMBHAI,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MR DAKSHESH MEHTA,MR HARSHAD K PATEL
17321	FA/4555/2006	22/02/2012	BUDHABHAI BHANABHAI VASAVA,	MR MTM HAKIM	HARSHADBHAI VALLABHBHAI PATEL,UNITED INDIA INSURANCE COMPANY	RULE SERVED,(MR MAULIK J SHELAT)
17322	FA/4556/2006	06/02/2015	JASBHAI BHAILALBHAI PATEL,SAVIABEN JASBHAI PATEL,NEEMABEN RAJUBHAI @ RAJENDRA- BHAI PATEL,ELICE RAJUBHAI PATEL BEING MINOR THRO' NO.3.	MR MEHUL S SHAH,(MR SURESHM SHAH)	BALMURBHA K. MUNIPATE DEVRE,PANDURANG K. PATIL,ORIENTAL INSURANCE COMPANY LIMITED	DELETED,RULE UNSERVED,MR KK NAIR
17323	FA/4558/2006	11/07/2011	HATI LAKHMANBHAI VALINGBHAI SISODIYA DECD.THRU HIS HEIRS.,LAKHUBEN WD/O DECD.HATI LAKHMANBHAI,ASHWINBHAI S/O DECD. HATI LAKHMANBHAI,MANJUBEN LAKHMANBHAI,BHAVNABEN LAKHMANBHAI,RAMILABEN LAKHMANBHAI,KIRANBEN LAKHMANBHAI,URMILABEN LAKHMANBHAI	MR DHARMESH V SHAH	STATE OF GUJARAT,THE DEPUTY COLLECTOR, VERAVAL.	GOVERNMENT PLEADER
17324	FA/4559/2006	31/08/2017	JITENDRA GORDHANBHAI DEV MORARI,	MR MRUGEN K PUROHIT	PRAMODRAY RADHESHYAM BANSAL,NEW INDIA ASSURANCE CO.	RULE SERVED,MR RAJNI H MEHTA
17325	FA/4568/2006	22/07/2009	DALVIRINGH JASHVANTSINGH PENSAR,	MR.HIREN M MODI	KETAN NARENDRABHAI LOHIYA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED BY DS,MR SUNIL B PARIKH
17326	FA/4570/2006	15/05/2009	NITIN CONSTRUCTION LTD,	MR KG SUKHWANI	LG ENGINEERING & CONSTRUCTION CORPORATION,	MR RT VAGHELA
17327	FA/4571/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	KOLI PATEL KAMABHAI AMARSHIBHAI,BHUPATBHAI SAVJIBHAI,SHIVAM TRANSPORT	NOTICE SERVED,MR HRIDAY BUCH
17328	FA/4572/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	GAJRUBEN BHAGUBHAI KHAVAD AMARSHIBHAI,BHUPATBHAI SAVJIBHAI,SHIVAM TRANSPORT	RULE NOT RECD BACK,RULE SERVED,MR HRIDAY BUCH,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
17329	FA/4573/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	SURAJBEN CHANDUBHAI,BHUPATBHAI SAVJIBHAI,SHIVAM TRANSPORT	NOTICE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH,MS AMRITA AJMERA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17330	FA/4574/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	RANJANBEN SAVJIBHAI (DECD) THR'HEIRS,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH
17331	FA/4575/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	RUPBAI HATHIYABHAI,BHUPATBHAI SAVJIBHAI,SHIVAM TRANSPORT	NOTICE SERVED,RULE SERVED,MR HRIDAY BUCH
17332	FA/4576/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	SAVJIBHAI RAMJIBHAI KOLI,SHIVAM TRANSPORT,BHUPATBAHI SAVABHAI KOLI	NOTICE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH
17333	FA/4577/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	MINOR KAILESH THRO' CHANDUBHAIVERSHIBHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH,MS AMRITA AJMERA
17334	FA/4578/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	NEETA CHANDUBHAI(DECD) THR'HEIRS & LR,CHANDUBHAI VERSHIBHAI,SURAJBEN CHANDUBHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH
17335	FA/4579/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	UGARIBEN VALJIBHAI(DECD) THR'HEIRS,BUDHABHAI VALJIBHAI,MINOR DILIP VALJIBHAI,MINOR MADHUBEN VALJIBHAI,MINOR DHUNABEN VALJIBHAI,MINOR JINABHAI VALJIBHAI,MINOR MAYABEN VALJIBHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH,MS AMRITA AJMERA
17336	FA/4580/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	VALJIBHAI MAGANBHAI (DECD) THR'HEIRS & LR,BUDHABHAI VALJIBHAI,MINOR DILIP VALJIBHAI,MINOR MADHUBEN VALJIBHAI,MINOR DHUNABEN VALJIBHAI,MINOR JINABHAI VALJIBHAI,MINOR MAYABEN VALJIBHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MS PAURAMI B. SHETH,MR HRIDAY BUCH,MS AMRITA AJMERA
17337	FA/4581/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	DHANJIBHAI LALJIBHAI DUDHREJIYDECD.THR'HEIRS,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE SERVED,MR HRIDAY BUCH,MR DHAVAL D VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17338	FA/4582/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	BHUDARBHAI MALUBHAI,RUPABEN BHUDARBHAI,RAMBHABEN WD/O BHUPATBHAI,MINOR MAMTABEN BHUPATBHAI THRORAMBHABEN BHUPATBHAI,MINOR JAGMAL BHUPATBHAI THRO' RAMBHABEN BHUPATBHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE NOT RECD BACK,MR HRIDAY BUCH,MR DHAVAL D VYAS
17339	FA/4583/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	GHELABHAI KHODABHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MR HRIDAY BUCH
17340	FA/4584/2006	12/10/2017	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	CHATURBHAI MAGANBHAI,SHIVAM TRANSPORT,BHUPATBHAI SAVABHAI KOLI	RULE NOT RECD BACK,RULE SERVED,MR HRIDAY BUCH,MS AMRITA AJMERA
17341	FA/4585/2006	15/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	AMARSINH BHIJIBHAI PARMAR DECD.THR'HEIRS,CHANCHALBEN WIDOW OF AMARSINH BHAIJIBHAI PARMAR,KANUBHAI AMARSINH PARMAR,LAXMANBHAI AMARSINH PARMAR,BHARATBHAI RAMANBHAI PARMAR	,MR.HIREN M MODI,MR.HARDIK BHARHMBHAT
17342	FA/4591/2006	01/12/2015	NASRINBEN HAKIMBHAI VORA,ABBAS HAKUMBHAI VORA,FATIMABEN HAKIMBHAI VORA,MINOR YASMINBEN HAKIMBHAI	MR ZUBIN F BHARDA	NISARGANI USMAN SHAIKH DELETED,MEHPUR MAHMAD HAFIZ A GIRELI,ORIENTAL INSURANCE CO. LTD	DELETED,RULE SERVED BY DS,MS LILU K BHAYA
17343	FA/4593/2006	03/03/2016	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	GOSWAMI LILABEN DASHRATHBHAI,PAYALBEN DASHRATHBHAI,MUKESHBHAI DASHRATHBHAI,JITENDRAKUMAR DASHRATHBHAI,CHAMPABEN LAXMANBHARTHI,VADI DASHRATHBHAI JIVABHAI,PATEL PRAVIBHAI AMBALAL	RULE SERVED,MR JM BAROT
17344	FA/4605/2006	01/02/2011	THE NEW INDIA ASSURANCE COMPANY LTD.,	MR KV GADHIA	JETHABHAI KHETABHAI PARMAR,GAGUBHAI RANDHIR AHIR	RULE NOT RECD BACK,MR SANDIP M PATEL
17345	FA/4607/2006	03/07/2015	ISMAIL MAMAD LAKHA [DECD.THRO.HEIRS],HAWABAI ISMAIL LAKHA,IBRAHIM ISMAIL LAKHA THROUGH APPEL. NO. 1	MR MEHUL S SHAH	DRIVER OF TRUCK NO. GTY-6136 NOT KNOWN.,RAVJI VALJI GORASIA,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,MR SUNIL B PARIKH
17346	FA/4608/2006	31/07/2017	RAMANBHAI GOKALBHAI VASAVA,LAKHIBEN RAMANBHAI VASAVA,GHANSHYAMBHAI RAMANBHAI VASAVA	MR MTM HAKIM	HUSAINBHAI KALUBHAI MALEK,BHAILALBHAI B PATEL,NEW INDIA INSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MR RAJNI H MEHTA
17347	FA/4609/2006	13/06/2015	KRUPALIBEN SUMESHBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JASNIKET PAHLAJRAY FEBYANI (SINDHI),MUKESH MURARILAL GOYAL,NEW INDIA ASSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR RAJNI H MEHTA
17348	FA/4611/2006	17/03/2015	PATEL MANGALBHAI SOMABHAI,	MR MTM HAKIM	KALABHAI MOTIBHAI DABHI,ARVINDBHAI ISHWARBHAI PATEL,ORIENTAL INSURANCE COMPANY	NOTICE SERVED,RULE SERVED,MR DAKSHESH MEHTA
17349	FA/4614/2006	13/03/2019	SONIBEN W/O. GHEMSINH BHUBHAT SINH CHAUHAN,RAMSINH GHEMSINH CHAUHAN,VIJAYSINH GHEMSINH CHAUHAN,HIMMATSINH GHEMSINH	MR MA KHARADI	LALSINH BHARATSINGJI (DELETED),SACHINKUMAR AMRUTLAL JAMAR,ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR DAKSHESH MEHTA
17350	FA/4615/2006	13/03/2019	SONIBEN W/O. GHEMSINH BHUBHAT SINH CHAUHAN,RAMSINH GHEMSINH CHAUHAN,VIJAYSINH GHEMSINH CHAUHAN,HIMMATSINH GHEMSINH	MR MA KHARADI	LALSINH BHARATSINGJI (DELETED),SACHINKUMAR AMRUTLAL JAMAR,ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17351	FA/4616/2006	14/03/2019	KIRITSINH UDESINH CHAUHAND (KOLI),	MR MA KHARADI	LALSINH BHARATSINGJI (DELETED),SACHINKUMAR AMRUTLAL JAMAR,ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR DAKSHESH MEHTA
17352	FA/4617/2006	22/08/2019	NEW INDIA ASSURANCE CO. LTD THRO' MANAGER LEGAL CELL,	MR VASANTS SHAH	HARISING MANSNAGJI JADEJA F/O LATE KRISHNABA HARISING,CHATURBA HARISING JADEJA M/O LATE KRISHNABA HARISING,MEHUL MAGANLAL THAKKAR	
17353	FA/4618/2006	04/10/2019	UNITED INDIA INSURANCE CO.LTD.,	MS HINA DESAI	SIKANDAR ALHADIA,B.T. PATEL & CO.	NOTICE UNSERVED,MR.HIREN M MODI
17354	FA/4621/2006	07/04/2014	DEFENCE ESTATE OFFICER,	MR IH SYED	VADODARA PANJRAPOLE SANSTHA,SPECIAL LAQ OFFICER	NOTICE SERVED,MR NILESH A PANDYA
17355	FA/4622/2006	12/04/2019	NATIONAL INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAVITABEN WD/O BHAIJIBHAI DIPABHAI PARMAR,MINOR REKHABEN BHAIJIBHAI PARMAR,DIPABHAI JITABHAI PARMAR,PAHIBEN DIPABHAI PARMAR,KALABHAI DIPABHAI PARMAR (DISABLED),MADHUBEN DAUGHTER OF DIPABHAI PARMAR,MINOR SANGITABEN DAUGHTER OF UDESING CHAUHAN,MOHANBHAI SHAHBHAI PARMAR (DELETED),YOGI CONSTRUCTION CO.,ORIENTAL INSURANCE CO. LTD.,PARESHKUMAR VINUBHAI PATEL,DAHYABHAI SHANKERBHAI PATEL	,DELETED,RULE SERVED,MR YV BRAHMBHATT,MR VIBHUTI NANAVATI,MR MA KHARADI,MR ARIF A SHEKH
17356	FA/4626/2006	21/06/2019	ORIENTAL INSURACE CO. LTD,	(MR MAULIK J SHELAT)	RANJANADEVI WD/O. RAJIV GYANCHAND GARG,MINOR MADHUR RAJIV GARG (THROUGH RESP. NO. 1),MINOR KHUSHBU RAJIV GARG (THROUGH RESP. NO. 1),SHRI GYANCHAND RAMNIVAS GARG,SMT. SARLADEVI GYANCHAND GARG,SHRI ARJANBHAI DHARAMSINHBHAI,SHRI SANJAY GYANCHAND GARG,THE NEW INDIA ASSURANCE COMPANY LTD.	,RULE NOT RECD BACK,RULE SERVED,MS. SHAILI A KAPADIA,MR PALAK H THAKKAR
17357	FA/4628/2006	11/02/2020	UNITED INDIA INSURANCE CO.LTD.,	MR VC THOMAS	DAHIBEN WD/O KANITHBIA HIRA- BHAI PATEL,JAYESHKUMAR KANTILAL PATEL,HIMANSHUKUMAR KANITLAL PATEL,AMRAIBHAI LAXMANBHAI CHAUHAN (TRANSPOSED AS PER CT'S ORDER),LALCHAND SHANKARLAL YADAV (TRANSPOSED AS PER CT'S ORDER)	ADVOCATE NOTICE SERVED,ADVOCATE NOTICE UNSERVED
17358	FA/4629/2006	07/03/2014	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	M/S NIPPON POLYMERS PVT.LTD.,	RULE SERVED BY DS
17359	FA/4630/2006	11/03/2016	SHRI NATVARLAL GANESHCHANDRA MUTTHA,	MR AM PAREKH	SHRI KHEDBRAHMBHA AMBAJI MATA TRUST,CHARITY COMMISSIONER,SHRI AMARSINHJI HIMMATSINHJI	GOVERNMENT PLEADER,RULE SERVED,MR BP DALAL,MR C B UPADHYAYA
17360	FA/4631/2006	26/08/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	FARIDABEN KADARBHAI,MINOR ABUBAKAR SIDDIK KADARBH-AI THRO' FARIDABEN KADARBHAI,MINOR FAROOK KADARBHAI THRO' FARIDABEN KADARBHAI,MARIAM BANU HUSSAINBHAI,HUSSAINBHAI MOHAMADBHAI,RAZAKBHAI HUSSAINBHAI RATHOD	NOTICE SERVED,RULE SERVED
17361	FA/4651/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL PARSOTTAMDAS JOITARAM,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17362	FA/4652/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	PATEL GANDALAL MANILAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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17363	FA/4653/2006	09/12/2010	GENERAL MANAGER,	MR RR MARSHALL	NARAYANDAS UMEDDAS SUTHAR(DECDTHRO' LEGAL HEIRS),PARSHOTAMDAS NARAYANDAS,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
17364	FA/4657/2006	02/03/2016	MAHESHBHAI CHHABILDAS SHAH,	MR SANDIP C SHAH	SAIYED AHMED GULAM AHMED SHAIKH,PRAHLADCHAND LAXMICHAND AGRAWAL,NATIONAL INSURANCE CO. LTD	RULE SERVED BY DS,MR DAKSHESH MEHTA
17365	FA/4665/2006	05/11/2012	BHANUBEN NARSINHBHAI GOPALBHAI,	MRS KETTY A MEHTA	BALWANTBHAI NARSINHBHAI PATEL,	RULE SERVED,MR AMIT V THAKKAR
17366	FA/4667/2006	16/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	KESHAVLAL KANJI BHAVANI,JASODABEN KESHAVALA BHAVANI,SMRUTI ROADLINES,MAHENDRABHAI MALUBHA	RULE SERVED,MR MAYUR S BAROT,MR MUKESH H RATHOD
17367	FA/4669/2006	06/02/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	RUDABHAI HAMIRBHAI DANGAR,AMUBEN RUDABHAI DANGAR.,VALJIBHAI RUDABHAI DANGAR,BHUPATBHAI RUDABHAI DANGAR,TIKHABHAI RUDABHAI DANGAR,GEMABHAI RUDABHAI DANGAR,VASHINGBHAI BHAGVANBHAI,DHANABHAI GEMABHAI KOTAR	,RULE SERVED,(MR DEVARSHI D VAIDYA)
17368	FA/4670/2006	09/12/2015	UNITED INDIA INS. CO. LTD.,	MR VIBHUTI NANAVATI	BALUBHAI SHEERANG GEETE THR'HEIRS,SHREERANG VITTHAL GEETE,SATYABHAMA SHREERANG GEETE,TIRTHKUMAR BHANUPRASAD BHRAHMBHATT	,MR AMIT C NANAVATI,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
17369	FA/4671/2006	17/02/2016	PRADEEPKUMAR MANILAL BHAVSAR,VILASBEN PRADEEPKUMAR BHAVSAR,MINOR DARSHAN PRADEEPKUMAR BHAVSAR,CHINTAN PRADEEPKUMAR BHAVSAR	MR ZUBIN F BHARDA	MOHANSINGH MOOLSINGH RAJPOOT,SAHIRKHAN SULTANKHAN (OWNER OFTRUCK NO. RJ-07-G-0524),THE ORIENTAL INSURANCE CO. LTD.	,RULE SERVED,MR RAJNI H MEHTA,(MR ASHOK K PADIA)
17370	FA/4673/2006	03/02/2010	TAHERABIBI MOHAMMADKHA MOGAL,MINOR MUSTAQMOHAMMAD MOHMMADKHA,MINOR KAUSARBANU MOHAMMADKHA MOGAL,HASINABIBI MATBARKHA MOGAL	MR MTM HAKIM	MUSTUFA MOHAMMAD MACHHARA,MOHAMMAD ISA COLO,UNITED INDIA ASSURANCE CO.LTD.	RULE SERVED,SERVED BY AFFIX. (R)
17371	FA/4679/2006	22/08/2012	UNITED INDIA INSURANCE COMPANYLTD,	(MR MAULIK J SHELAT)	SHUKHLAL DHARMSINHBHAI PUJARA,MADHUBEN WD/O DHARMSINHBHAI PUJARA,DINESHCHANDRA DHARMSINHBHAI PUJARA,JAGDISHBHAI BHAILAL PATEL,HITESHBHAI BHAILAL PATEL	DELETED,RULE SERVED
17372	FA/4681/2006	17/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	RABARI KARMIBEN BHIMABHAI,PALABHAI BHIMBHAI RABARI,ALIMAMD UMAR RAYAMA	RULE NOT RECD BACK,RULE SERVED,MR BHARAT V SHAH,MR RATHIN P RAVAL
17373	FA/4684/2006	14/03/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	AHMEDABAD TEXTILE MILL OWNERS ASSOCIATION,	
17374	FA/4685/2006	25/03/2008	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	INDRASINH KARANSINH,	DS AFF.NOT FILED (N),MS ASHA H GUPTA
17375	FA/4687/2006	16/04/2019	GUJARAST INDUSTRIAL INVESTMENTCORP.LTD.,	MR RD DAVE	SURESH M MEHTA,H.G.DALAL,S.J.MEHTA	SERVED BY PUBLICATION IN NEWS
17376	FA/4691/2006	06/12/2014	RAMESHBHAI M RANA,BHIKIBEN M RANA	MR MTM HAKIM	MAHESHBHAI C VASAVA,PRAVINCHANDRA T RANA,NEW INDIA ASSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,MR SANDIP C SHAH

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17377	FA/4696/2006	20/08/2014	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	SHANTABEN DESLABHAI RATHVA,MINOR DHARMESHKUMAR DESLABHAI RATHVA,MINOR JAYABEN DESLABHAI RATHVA,MINOR MAYURBHAI DESLABHAI RATHVA,BHAILALBHAI BALUBHAI RATHVA,REVLIBEN BHAILALBHAI RATHVA,SARDARBHAI RAIJIBHAI PARMA,BHAVARLAL MITHALAL SUVALKAR	RULE SERVED,MR NK MAJMUDAR,MR HARSHADRAY A DAVE
17378	FA/4707/2006	13/12/2010	COMPETENT AUTHORITY,	MR RR MARSHALL	THAKOR VIRSANJI SURAJI,SPECIAL LAQ OFFICER,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AV PRAJAPATI
17379	FA/4708/2006	13/12/2010	COMPETENT AUTHORITY,	MR RR MARSHALL	THAKOR KUBERSANG MOTIJI,SPECIAL LAQ OFFICER,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AV PRAJAPATI
17380	FA/4709/2006	13/12/2010	COMPETENT AUTHORITY,	MR RR MARSHALL	THAKOR RAVAJI KHANAJIJI,SPECIAL LAQ OFFICER,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AV PRAJAPATI
17381	FA/4710/2006	13/12/2010	COMPETENT AUTHORITY,	MR RR MARSHALL	THAKOR PUJAJI SURAJI,SPECIAL LAQ OFFICER,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AV PRAJAPATI
17382	FA/4711/2006	13/12/2010	COMPETENT AUTHORITY,	MR RR MARSHALL	THAKOR BALSANG HAMAJI,SPECIAL LAQ OFFICER,DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
17383	FA/4712/2006	03/04/2012	NARENDRKUMAR SHANKARLAL DANI,	MR MANISH R BHATT	AJAYKUMAR JADAVBHAI PATEL,NARENDRKUMAR L. PATEL,ORIENTAL INSURANCE COMPANY LIMITED	MR NITIN M AMIN,MS KARUNA V RAHEVAR
17384	FA/4714/2006	11/04/2017	NEW INDIA ASSURANCE CO. LTD,	MR NAGESH C SOOD	MANSUKHBHAI PITAMBERBHAI,MOHAMMADYUNUS MOHAMADHANIF PATHAN	RULE SERVED,MR RAXIT J DHOLAKIA
17385	FA/4715/2006	16/04/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VASANTS SHAH	DHIRUBHAI BHIKHABHAI PATEL,USHABEN DHIRUBHAI PATEL,MASTAN FARID SHAIKH,AVADH TRANSPORT SERVICE	NOTICE UNSERVED,RULE SERVED,MR AMIT N PATEL
17386	FA/4716/2006	25/04/2012	TARAL SHAKARABHAI LUKABHAI (ADIVASI),TARAL HONABHAI LUKABHAI (ADIVASI)	MR AMIT C NANAVATI	RASIDMIYA IMAMMIYA SHEIKH,M/S. MORDERN TRAVELS AND TURES,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
17387	FA/4717/2006	06/05/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JAYASHREEBEN NANDULAL NERKAR (PATIL),MINOR RICHA @ TEJASWINI NANDU LAL NERKAR (PATIL),HIRUBHAI TULSIRAM NERKAR (PATIL),RAMKUMAR JAIN	MR MTM HAKIM
17388	FA/4721/2006	12/06/2019	HIMATSINH KUBERSINH RATHOD,	MR JV JAPEE	RATABEN MADHAVJI PATEL,AMRATLAL MADHAVJI PATEL,MOHANLAL MADHAVJI PATEL,DINESHKUMAR MADHAVJI PATEL (MINOR),GOPAL MADHAVJI PATEL (MINOR),NAVIN MADHAVJI PATEL (MINOR),SURESHKUMAR MADHAVJI PATEL (MINOR),RAJESHKUMAR MADHAVJI PATEL (MINOR),PURANSINH BHERUSINH (DELETED),ORIENTAL INSURANCE CO. LTD	DELETED,MR VIBHUTI NANAVATI,MR KIRAN C MEHTA,MS ASHLESHA M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17389	FA/4723/2006	23/07/2019	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR RATHIN P RAVAL	SAVITABEN DAYALJIBHAI PAREKH(HEIR OF DECD. D.H. PARE,VIJAYKUMAR DAYALJIBHAI PAREKH (HEIR OF DECD. D.H. PAREKH),BIPINCHANDRA D. PAREKH (HEIR OF DECD. D.H. PAREKH),TEJASKUMAR DAYALJIBHAI PAREKH(HEIR OF DECD. D.H. PARE,DEVKUNVERBEN H. PAREKH (HEIR OF DECD. D.H. PAREKH),GIRDHARBHAI DHULJIBHAI PARMAR,KHODABHAI BAVABHAI GADHIYA	RULE SERVED,RULE UNSERVED
17390	FA/4767/2006	11/10/2012	UNITED INDIA INSURANCE CO LTD.,	MS AVANI S MEHTA	RAJENDRAKUMAR AMRUTLAL PATEL,DILIPKUMAR AMRUTLAL PATEL,FATESING DOLATSING SISODIYA,PARASRAM MOTIRAM MEHTA,NANDUBHAI RAMANBHAI PATEL,NEW INDIA ASSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR BHARAT JANI
17391	FA/4768/2006	11/10/2012	UNITED INDIA INSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJENDRAKUMAR AMRUTLAL PATEL,DILIPKUMAR AMRUTLAL PATEL,FATESING DOLATSING SISODIYA,PARASRAM MOTIRAM MEHTA,NANDUBHAI RAMANBHAI PATEL,NEW INDIA ASSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR BHARAT JANI,MR AJAY R MEHTA,MR DEVARSHI C SHAH
17392	FA/4770/2006	22/02/2008	GSRTC,	MR UI VYAS	HEIRS OF LATE ARJUNSINH B VANCHHANI (GOHIL),JASHUBHA ARJUNSINH VANCHHANI,MAHAVIRSINH ARJUNSINH VANCHHANI,SHAKTISINH ARJUNSINH VANCHHANI	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MS TEJAL K SHAH
17393	FA/4771/2006	22/09/2008	ARUNABEN KANTILAL PATEL,HEMANTKUMAR KANTIBHAI PATEL,MEGHABEN KANTIBHAI PATEL MINOR	(MR H.S.MULIA)	AMIN AHMAD KADODIYA,CHHANABHAI KANJIBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	
17394	FA/4778/2006	01/03/2012	NEW INDIA ASSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VISHNUBHAI BABUBHAI RAVAL(DECDTHRO LEGAL HEIRS & REP.),MINOR PINALBEN VISHNUBHAI RAVAL,MINRO VARSHABEN VISHNUBHAI PATEL,BABUBHAI SHANKARBHAI RAVAL,PUJABEN BABUBHAI RAVAL,RAIJIBHAI BHAGWANBHAI PARMAR,NATWARBAHI MANGALBHAI PATEL	DELETED,RULE NOT RECD BACK,MR SHAILESH C SHARMA,MR HARSHADRAY A DAVE
17395	FA/4779/2006	11/03/2016	NEW INDIA ASSURANCE CO. LTD,NEW INDIA ASSURANCE CO. LTD	MR SANDIP C SHAH	KAMUBEN HAMIR MANODIYA,MOHAN HAMIR MANODIYA,FAKIRA SUMAR MAHESHWARI,KANAK AMRUTLAL MEHTA,A.R.JANI	RULE SERVED
17396	FA/4780/2006	17/12/2013	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	NAVAJI LAKHMAJI PRAJAPATI DECD. THRO' HEIRS,VALIBEN WD/O NAVAJI LAKHMAJI PRAJAPATI,JESAJI @ JASHWANT S/O NAVAJI LAKHMAJI PRAJAPATI,JITENDRA, D/O NAVAJI LAKHAJI PRAJAPATI,LAKSHMIBEN D/O NAVAJI LAKHMAJIPRAJAPATI,SURESHBHAI PARSOTTAMBHAI KACHHIYA,OWNER OF TRUCK NO. GJ-7-T- 8481,NATIONAL INSURANCE CO.,SUKABHAI CHATURBHAI MODI,SHANTILAL TRIKAMDAS AALAMCHANDANI	DS AFF.NOT FILED (N),MR SUNIL B PARIKH,MR MURALI N DEVNANI
17397	FA/4813/2006	30/01/2019	DILIPBHAI BABULAL SHAH,	MR RS SANJANWALA	MAHESHBHAI SEVANTILAL SHAH,	(MR JB PARDIWALA)
17398	FA/4815/2006	22/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHOBATSINH BAPUBHA - SINCD DECD. DILAVARSINH MOHOBATSINH,BHARATSINH JIVUBHA,MADHUSINH JIVUBHAI,VIKRAMSINH NATVARSINH,PRADUMANSINH CHHATRSINH,POPATKUNVARBA BAPUBHA,JAYANTKUNVARBA BAPUBHA	UNSERVED EXPIRED (R),MR MANAV A MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17399	FA/4831/2006	29/03/2012	HEIRS & LRS. OF DECD. JITUBHAI RAMABHAI THAKOR,NATUBHAI RAMABHAI THAKOR,KANUBHAI RAMABHAI THAKOR,SURESHBHAI RAMABHAI THAKOR,MANUBHAI RAMABHAI THAKOR,BHARATBHAI RAMABHAI THAKOR	MR AJAY L PANDAV	SUBHASH EKNATH PANSARE,TAMAJI SURYKANT SIRODKAR,NEW INDIA INSRUANCE CO. LTD.,LALJIBHAI RAMANBHAI VALAND (SHARMA),MAHEBUBBHAI ABDULKARIM VHORA,ORIENTAL INSRUANCE CO. LTD.	NOTICE SERVED,RULE NOT RECD BACK,RULE UNSERVED,MR AJAY R MEHTA,MR KK NAIR
17400	FA/4832/2006	24/07/2017	DEPUTY COMMANDANT,UNION OF INDIA	MR HARSHEEL D SHUKLA	MAHENDRABHAI PURSHOTAMDAS PARMAR,	MR JM BAROT
17401	FA/4833/2006	14/07/2017	BABULAL NARANBHAI KHUNGALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VELA JESANG BAKUTRA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
17402	FA/4837/2006	09/08/2017	GODAVARIBEN KHIMJIBHAI SOMAIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BABULAL HARIRAM MALI [DELETED],PANDURANG TULSIRAM JADAV,NEW INDIA ASSURANCE COMPANY LIMITED,HUSENBHAI HAJIBHAI SINDHI,ORIENTAL INSURANCE COMPANY LIMITED	,RULE SERVED,MR CJ VIN,MR SHASHIKANT S GADE
17403	FA/4839/2006	11/03/2015	RAJABHAI VAGHJIBHAI PUROHIT,	MR YN RAVANI	MAGANBHAI VAGHJIBHAI PUROHIT,HIRJI BHAVANJI THAKOR,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MR MP PRAJAPATI,MR SHASHIKANT S GADE
17404	FA/4840/2006	09/08/2017	KHIMJIBHAI LAXMIDAS SOMAIYA THRO.HEIR AND L.R.,	MR MEHUL S SHAH	BABULAL HARI8RAM MALI (DELETED BEFORE THE LOWER COURT),PANDURANG TULSIRAM JADAV,NEW INDIA ASSURANCE CO LTD.,HUSENBHAI HAJIBHAI SINDHI,ORIENTAL INSURANCE CO LTD.	,RULE SERVED,MR CJ VIN,MR SHASHIKANT S GADE
17405	FA/4842/2006	30/01/2019	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	SAVITABEN WD/O VISHNUJI VISHAJI THAKOR,VISHAL VISHNUJI THAKOR(MINOR),VISHAJI SHANAJI THAKOR,PASHIBEN VISHAJI THAKOR,RAJESH PARSHURAM CHATURANI	NOTICE SERVED,MR.HIREN M MODI
17406	FA/4844/2006	06/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	DAWOOD SALEMAMAD BUTA,KURSHABAI DAWOOD BUTA M/O LATE AMAD DAWOOD BUTA,IBRAHIM MAMAD DOSA,RANGNATH MARUTI CHAWAN	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
17407	FA/4847/2006	27/04/2012	THACKKER KHATAU JETHALAL RAMANI:ASHOK R. KHATAU(THOR HEIRS),	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAJGOR PURBAI WD/O. VISHANJI KESHAVJI,RAJGOR MANILAL VISHANJI,RAJGOR SHANTILAL VISHANJI,RAJGOR JITENDRA VISHANJI,RAJGOR HARILAL VISHANJI,RAJGOR GIRISH VISHANJI (DEL.AS PER COURT ORD. 23/7/07,RAJGOR DEEPAK GISHANJI	DELETED,MR CH VORA,MS ANUJA S NANAVATI
17408	FA/4875/2006	12/03/2019	SUKLIBEN WD/O. MAGANBHAI CHHAGANBHAI KOLI,	(MR SK BUKHARI)	ILIYAS AHMED KALU,ISABHAI ABDULBHAI PATEL,NATIONAL INSURANCE CO. LTD.,HEIRS OF DECD. PARIMAL ERIK RATHOD,BAI RAHIL WD/O. PARIMAL ERIK RATHOD,MINOR LILAM D/O. PARIMAL ERIK RATHOD (THROUGH NO. 4/1).,MINOR NEHA D/O. PARIMAL ERIK RATHOD (THROUGH NO. 4/1).,MINOR ARPIT S/O. PARIMAL ERIK RATHOD (THROUGH NO. 4/1).	,SERVED BY AFFIX(N),RULE SERVED,MR DF AMIN,MR BV LAKHIA,MR VIBHUTI NANAVATI
17409	FA/4879/2006	01/12/2015	BAKABHAI SAMANTSINH PATEL (KOLI),	MR MA KHARADI	AYUB MOHAMMEDBHAI PIROSIYA,NEW INDIA INSURANCE CO.	RULE SERVED BY DS,MS LILU K BHAYA
17410	FA/4886/2006	07/08/2015	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SANTOKBEN AARSHI KESHWALA (DECD) THR' HEIRS,VANRAJ AARSHI KESHWALA,HINABEN ALIAS HETAL AARSHI KESHWALA,AARSHI VIRAMBHAI KESHWALA,SHAILESH AARSHI KESHWALA	,RULE SERVED
17411	FA/4887/2006	31/08/2017	NEW INDAI ASSURANCE CO. LTD,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	PRAVINBHAI JETHARAMJI PRAJAPA-TI,SUKHIBEN PRAVINBHAI PRAJAPATI,SAKARCHAND RUPRAMJI POWAR	RULE SERVED,MR KASHYAP R JOSHI
17412	FA/4889/2006	01/12/2015	VIJAY ZAVERCHAND SHAH ALIA GOSARANI (DECD)THR'HEIRS,JIGNABEN VIJAYBHAI GOSARANI,MONGHIBEN ZAVERCHAND GOSARANI	MR PREMAL S RACHH	NEW INDIA INSURANCE COMPANY,JAYSHREE VYAPAR LIMITED	RULE SERVED,MR HEMANT S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17413	FA/4891/2006	26/04/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	MURUBHAI KARSANBHAI,ARSHIBHAI JODHABHAI GADHANIYA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
17414	FA/4892/2006	27/08/2019	EXECUTIVE ENGINEER (CONSTRUCTION),	(MR MD PANDYA)	HEIRS OF DECD. RAMILABEN MAGANBHAI,MAGANBHAI GULABBHAI BARIA,MINOR SHANTIBEN MAGANBHAI THROUGH: RESP. NO. 1/1.,MINOR SITABEN MAGANBHAI THROUGH: RESP. NO. 1/1.,MINOR SHAILESH MAGANBHAI THROUGH: RESP. NO. 1/1.,MINOR SUNIL MAGANBHAI THROUGH: RESP. NO. 1/1.,RITABEN MAGANBHAI,DILIPBHAI M. PATEL (CONTRACTOR)	,RULE SERVED,MR KM PATEL,MR PRABHAKAR UPADYAY,MR JIGAR M PATEL
17415	FA/4896/2006	06/02/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	CHHAGANBHAI SHIBHAIBHAI PARMAR,RAMESHBHAI CHHAGANBHAI PARMAR,RANCHHODBHAI CHHAGANBHAI PARMAR,MANGALBHAI CHHAGANBHAI PARMAR,KAMLESHKUMAR BHIKHABHAI PATEL DEL. AS PER CRT.ORD.6.2.2012,AKSHAR BRICKS JAY C/O MULJIBHAI BUDHABHAI TALPADA	DELETED,RULE SERVED,UNSERVED EXPIRED (R)
17416	FA/4899/2006	06/02/2012	MAHAVIRSINH U. GOHIL SINCE DECD THRO' HEIRS,CHANDRABA MAHAVIRSINH GOHIL,ARVINDSINH MAHAVIRSINH GOHIL,DASHRATHSINH MAHAVIRSINH GOHIL	MR TULSHI R SAVANI	RATILAL VITHTHALBHAI MAKWANA,SHANTIBHAI KESHUBHAI MAKVANA,UNITED INSURANCE CO. LTD.,RATILAL DAMJIBHAI RATHOD,DHARMSIBHAI LAXMANBHAI SOLANKIOWNER-TATA SUMO NO. GJ 4 8881,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA,(MR HASMUKH THAKKER)
17417	FA/4935/2006	19/06/2015	UNITED INDIA INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	BAPUSINH MOTISINH CHAUHAH,KANTIBHAI BAPUBHAI CHAUHAN,AJMELBHAI BAPUBHAI CHAUHAN,RAMESHBHAI BAPUBHAI CHAUHAN,BABUBHAI ADILBHAI MANSURI,GIRISHBHAI DHANABHAI PATEL	RULE NOT RECD BACK,RULE SERVED
17418	FA/4936/2006	01/03/2019	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA	DEVISING RAYMALSING VAGHELA (THAKOR) (F/O. THE DECD.),SAMUBEN DEVISING VAGHELA (THAKOR) (M/O. THE DECD.),RAYMALJI KALAJI VAGHELA (THAKOR) (GR. F/O. THE DECD.),KESHABEN RAYMALJI VAGHELA (THAKOR) (GR. M/O. THE DECD.),SONALBA BHAVANSING VAGHELA (THAKOR) (WD/O. THE DECD.),MAHADEVBHAI MANABHAI AAYAR (OWNER OF JEEP GJ-24-U-61).	NOTICE SERVED,RULE SERVED,MR HARSHIT S TOLIA
17419	FA/4937/2006	01/03/2019	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MS AVANI S MEHTA	VAGHELA VIJUBHAI VAKATSANG,MAHADEVBHAI MANABHAI AAYAR (OWNER OF JEEP NO. GJ-24-U-61)	RULE SERVED,MR HARSHIT S TOLIA
17420	FA/4938/2006	01/09/2017	ROYAL SUNDRAM ALLIANCE INSURANCE CO.,	MR DAKSHESH MEHTA	JAYA PRAKASH BHARWANI,LAX PRAKASH BHARWANI (MINOR),UNION OF INDIA,RAM PAUMAL BHARWANI,LATABEN RAM BHARWANI	SERVED BY AFFIX. (R),(MS SADHANA SAGAR),MR MAHESHB BARIYA,MS LAXMI C NAINANI
17421	FA/4943/2006	27/06/2018	SUMANGLABEN RASIKLAL SHAH,RASIKLAL AMBALAL SHAH	MR DHARMESH V SHAH,MR ARPAN C SHAH	MAJ.GEN.BANISINGH DAGHAR,NEW INDIA ASSURANCE COMPANY LIMITED,ALIJIBHAI DAUDHAI SELIYA,ORIENTAL INSURENCE COMPANY LIMITED,M/S.ASHOK ROADWAYS,UNITED INDIA INSURENCE COMPANYLIMITED,PARESHBHAI RAMANBHAI PATEL,NEW INDIA ASSURENCE COMPANY LIMITED	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR HEMANT S SHAH,MR SUNIT S SHAH,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
17422	FA/4944/2006	13/03/2020	GANGABEN,WD/O KALUBHAI NATHABHAI RAVAL,BABUBHAI KALUBHAI RAVAL,MANJUBEN KALUBHAI RAVAL,USHABEN KALUBHAI RAVAL,SAROJBEN KALUBHAI [MINOR] THRO'GANGABEN KALUBHAI RAVAL	SERVED BY AFFIX(N),MR MTM HAKIM	MAHAVIRSING S/O RINCHHAPALSING,MINARAM SAINY,S/O CHOBARAM SAINY,UNITED INDIA INSURANCE CO LTD.	,(MR MAULIK J SHELAT)

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17423	FA/4945/2006	25/02/2016	JEEVABHAI BHIMABHAI KHUNTI (DEC. THRO LEGAL HEIRS & R),TAMUBEN JEEVABHAI KHUNTI,SHITAL JEEVABHAI KHUNTI,JEEVATIBEN JEEVABHAI KHUNTI,SANTOKBEN JEEVABHAI KHUNTI,KHODIA JEEVABHAI KHUNTI,MALIBEN BHIMABHAI KHUNTI,BHIMABHAI MANDALBHAI KHUNTI DIED DURING PENDENCY OF THE PETITION	(MR HM PRACHCHHAK)	RAJCHANDRA KANCHANSINGH YADAV,KAMALSINGH BHOGILAL YADAAV,NATIONAL INSURANCE COMPANY	NOTICE SERVED,DELETED,MR SUNIL B PARIKH
17424	FA/4946/2006	05/02/2013	VIPINCHANDRA PRABHASHANKAR BHATT,	MR MTM HAKIM	JAYANTIBHAI CHIMANBHAI PATNI SHEIKH,HABIBBHAI MUHAMMADBHAI SHEIKH,ORIENTAL INSURANCE CO,LTD.,NIMBA K PATEL,YOGESHBHAI MANUBHAI MISTRY,NATIONAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS AVANI S MEHTA,MR DAKSHESH MEHTA,MR ANAL S SHAH
17425	FA/4950/2006	23/02/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	IBRAHIM SUMARBHAI (DELETED),FATHMABEN IBRAHIMBHAI,SULEMAN IBRAHIMBHAI,YUSUF IBRAHIMBHAI,JINABHAI NANJIBHAI GALDIYA,AMBICA STONE INDUSTRIES,YUSUFMIYA MAHMEDMIYA SAIYED,MEHBOOB RAHEMTULLABHAI SUMARA,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED,MR UTPAL M PANCHAL,(MR MANISH P MEHTA),MR NAVNIT M TAILOR
17426	FA/4951/2006	23/02/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	YUSUFMIYA MAHEMADMIYA SAIYED,JINABHAI NANJIBHAI GALDIYA,AMBICA STONE INDUSTRIES,YUSUFMIYA MAHEMDMIYA SAIYED,MEHBOOB RAHEMTULLABHAI SUMARA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR UTPAL M PANCHAL,(MR MANISH P MEHTA),MR NAVNIT M TAILOR
17427	FA/4952/2006	02/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	HAJUBHAI YAKUBBHAI DODHIYA,HEIRS AND LEGAL REPRESENTATIVE OF DECD.,ABDUL YAKUBBHAI DODHIYA,MUMTAZ YAKUBBHAI DODHIYA,KARIM YAKUBBHAI DODHIYA THROUGH RESP. NO. 1,ILLYAS YAKUBBHAI DODHIYA THROUGH RESP. NO. 1,HAVABEN HUSENBHAI DODHIYA,SHANKERJI HIRAJI RATHOD,PATEL MANOJKUMAR BHIKABHAI,NATIONAL INSURANCE CO. LTD.	,DELETED,RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH,MR HARSHAD K PATEL
17428	FA/4954/2006	03/03/2016	SHAILESHKUMAR PUNAMCHAND DANTANIA,	MR GM AMIN	MAHESH SHIVABHIA MAKWANA (DELETED),AMI MARKETING THRO' AMISH M SHAH,ORIENTAL INSURANCE OC. LTD	DELETED,RULE SERVED,MR VASANTS SHAH
17429	FA/4955/2006	23/09/2008	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	VINODKUMAR SHAMJIBHAI JOSHI,NARN SUMAR AYAR,PUNSHI MOMAYA GADHVI	,SERVED BY AFFIX(N), (MS SADHANA SAGAR)
17430	FA/4958/2006	03/12/2015	VINUBHAI KARSANBHAI GAVTAR (DECD. THRO LEGAL HEIRS),BACHUBHAI ALIAS KARSHANBHAI MALABHAI GAVTAR,PARMABEN BACHUBHAI ALIAS KARSHANBHAI GAVTAR,KATHADBHAI BACHUBHAI ALIAS KARSHANBHAI GAVTAR,VIRAMBHAI BACHUBHAI ALIAS KARSHANBHAI GAVTAR,GOVINDBHAI BACHUBHAI ALIAS KARSHANBHAI GAVTAR,DEVUBEN BACHUBHAI ALIAS KARSHANBHAI GAVTAR	MR MB PARIKH	BHARATBHAI MAVJIBHAI RAJPUT,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED
17431	FA/4959/2006	13/12/2010	OIL AND NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	DESAI LALJIBHAI JAKASIBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17432	FA/4960/2006	13/12/2010	OIL AND NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL AMBALAL GIRDHARBHAI'S P.KABJEDAR VIHOL KANUJI M.,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17433	FA/4961/2006	13/12/2010	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL AMBALAL KESHAVLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17434	FA/4963/2006	25/07/2017	RANJANBEN LAJIBHAI RATHOD (DECD. THRO LEGAL HEIRS & R),LALJIBHAI AMARSHIBHAI RATHOD,ALKABEN LALJIBHAI RATHOD,JAYESHBHAI LALAJIBHAI RATHOD,KIRAN LALJIBHAI RATHOD	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAGHUBHAI JEMABHAI KANGAD,ANANDBHAI PANCHANBHAI KANGAD,ORIENTL INSURANCE CO. LTD.,BHAVANISINH BHAVANRSINH GEHLOT	NOTICE SERVED,RULE SERVED,(MR MAULIK J SHELAT)
17435	FA/4966/2006	23/11/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	CHIMANBHAI RASULBHAI BHIL,RUPSING LUJABHAI DAMOR	RULE NOT RECD BACK,MR AS ASTHAVADI
17436	FA/4971/2006	08/05/2019	MANGABHAI OKHABHAI PATNI,SAVITABEN MANGABHAI PATNI	MR NEERAJ J VASU	ZULFIKARALI RAHIMKHAN SINDHI,PRATAPSINH J RAJPUT,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,DECEASED LITIGANT,MR GC MAZMUDAR,MR HG MAZMUDAR
17437	FA/4972/2006	02/04/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	SOMABHAI NARANBHAI TADVI,SANMUKH PETRO PVT.LTD.	NOTICE SERVED
17438	FA/4987/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAVJIBHAI HATHABHAI (DECD. THRO LEGAL HEIRS),PATEL GOVABHAI LAVJIBHAI,PATEL PRAVINBHAI LALABHAI LAVJIBHAI	,RULE NOT RECD BACK
17439	FA/4988/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MOTIBHAI JETHABHAI (DECDTHRO LEGAL HEIRS),PATEL NATAVARBHAI MOTIBHAI,PATEL FALJIBHAI MOTIBHAI,PATEL KESHARBHAI RAJABHAI(DECDTHRO LEGAL HEIRS & REP),PATEL GOVINDBHAI REVABHAI KESHARJI,PATEL FALJI PRABHUBHAI KESHARJI,PATEL MOTIBHAI KODARJI(DECD. THRO LEGAL HERIS),PATEL VITHTHALBHAI MOTIBHAI,PATEL BHAGVANBHAI KALABHAI,PATEL MOTIBHAI RAJABHAI (DECD THRO LEGAL HEIRS & REP),PATEL DAHYABHAI MOTIBHAI,PATEL MANKABHAI BECHARBHAI (DECD. THRO LEGAL HEIRS & REP),PATEL VAKTABHAI MANKABHAI	,MR AM PAREKH
17440	FA/4989/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA AMTHABHAI DHARABHAI,	MR AM PAREKH
17441	FA/4990/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA KODARBHAI RAJABHAI,	RULE NOT RECD BACK
17442	FA/4991/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA MADHABHAI KODERBHAI,	MR AM PAREKH
17443	FA/4992/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA HARIJI KODERJI (DECD.THRO LEGAL HEIRS & REP),THAKARDA MANKAJI HARIJI,THAKARDA KUVERJI HARIJI,THAKARDA MULAJI HARIJI,THAKARDA MANGUBEN BALAJI HARIJI,THAKARDA RAMAJI KODERJI (DECD.THRO LEGAL HEIRS & REP),THAKARDA DAHYAJI RAMAJI,THAKARDA AMTHAJI RAMAJI,THAKARDA BHIKHAJI RAMAJI	,MR AM PAREKH
17444	FA/4993/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA NARAJI RAGHUJI,	RULE NOT RECD BACK
17445	FA/4994/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA JEHAJI KALAJI (DECD. THRO LEGAL HEIRS & REP),THAKARDA PRADHANJI BHANTIJI JEHAJI	,MR AM PAREKH
17446	FA/4995/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA SAKERBEN JAGAJI DHULAJI,	RULE NOT RECD BACK
17447	FA/4996/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA KUVANRJI KODARJI,THAKRDA MOTIJI KESHARJI(DECD. THRO LEGAL HEIRS & REP),THAKARDA ALKHAJI MOTIJI	,MR AM PAREKH
17448	FA/4997/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA DAHYABHAI DHULABHAI (DECD. THRO LEGAL HEIRS & REP),THARKADA DHULIBEN DAHYAJI	,MR AM PAREKH

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17449	FA/4998/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA MADHAJI GOBERJI,	RULE NOT RECD BACK
17450	FA/4999/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MEHTA SHANTABEN NATHALAL (DECDTHRO LEGAL HEIRS & REP),MEHTA GAUTAMLAL CHHOTALAL,MEHTA PRAKASHCHANDRA AMRUTLAL CHHOTALAL	,RULE NOT RECD BACK
17451	FA/5000/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	TURI HARIBHAI UGARBHAI(DECD. TTHRO LEGAL HERIS & REP),TURI PUNAMBHAI HARIBHAI,TURI JAGDISHKUMAR AMRUTLAL	,RULE NOT RECD BACK
17452	FA/5001/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVAL DHANESHVAR MANSUKH,	RULE NOT RECD BACK
17453	FA/5002/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NARSINGBHAI VASTABHAI (DECD. THRO LEGAL HEIRS & REP),PATEL DHURABHAI NARSINGBHAI,PATEL MAKNABHAI NARSINGBHAI	,RULE NOT RECD BACK
17454	FA/5003/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVAL DAHYALAL KODARLAL,RAVAL MANILAL KODARLAL,RAVAL BABULAL KODARLAL	MR AM PAREKH
17455	FA/5004/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA MANAJI RAMAJI (DECD. THRO LEGAL HEIRS & REP),THAKARDA SOMABHAI MANAJI,THAKARDA BABUJI MANAJI,THAKARDA MOTIJI NATHAJI (DECD.THRO LEGAL HEIRS & REP),THAKARDA KODARJI MOTIJI	,MR AM PAREKH
17456	FA/5005/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARDA PUNJAJI MERAJI,	RULE NOT RECD BACK
17457	FA/5006/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JOSHI MOHANLAL VASTARAM(DECD. THRO LEGAL HERIS & REP),JOSHI HARISHANKAR MOHANLAL,JOSHI HARSHADKUMAR MOHANLAL,JOSHI AMRUTLAL MOHANLAL,JOSHI DAHYARAM MOHANLAL,JOSHI SAGAR RATILAL MOHANLAL	,MR AM PAREKH
17458	FA/5007/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MOTIBHAI KODARBHAI (DECDTHRO LEGAL HEIRS & REP),PATEL VITHTHALBHAI MOTIBHAI	,MR AM PAREKH
17459	FA/5008/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VAKTABHAI KODARBHAI,	RULE NOT RECD BACK
17460	FA/5009/2006	09/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASTABHAI MANKABHAI,	RULE NOT RECD BACK
17461	FA/5010/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HERIS OF DECD. AHARAM ISAP MOTA,JETUNBEN IBRAHIM,ISMAIL IBRAHIM,VALIBHAI IBRAHIM,YUSUFBHAI IBRAHIM,MAHMADBHAI IBRAHIM,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17462	FA/5011/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BAI BIBI W/O MAHMAD JADA PATEL,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
17463	FA/5012/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAHMAD ISMAIL HAJI MUSA GOLITA,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
17464	FA/5013/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.ISMAIL YUSUF AHMADVALI TALATI,HAROON MUSA YUSUF TALATI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK, (MR A J PATEL)
17465	FA/5014/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.YUSUF GULAM AHEMAD,ZUBEDABEN WD/O YUSUFGULAM AHMED,NISAR AHMED YUSUF GULAM,SAJEDABEN YUSUF GULAM,ANIS AHMED YUSUF GULAM,ASMABEN YUSUF GULAM,SAMIR AHMED YUSUF GULAM,EXECUTIVE ENGINEER	,RULE NOT RECD BACK, (MR A J PATEL)
17466	FA/5015/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AADAM MUSABHAI TAYTA,EXECUTIVE ENGINEER	RULE NOT RECD BACK

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17467	FA/5016/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	IBRAHIM MUSA,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
17468	FA/5017/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMINABEN IBRAHIM MUSA,AADAMBHAI IBRAHIM MUSA,MAHMAD IBRAHIM MUSA,THE EXECUTIVE ENGINEER	RULE NOT RECD BACK
17469	FA/5018/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HASAN MAHMAD AHMAD,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
17470	FA/5019/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AADAM VALI AADAM KOVARIWALA,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17471	FA/5020/2006	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISMAIL MUSA AHMAD GURUJI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
17472	FA/5021/2006	10/07/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. RAJKOT,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HARESHGAR SUKHGAR MEGHNATHI,KALUBHAI MUNJAJI JADAV,NEW INDIA ASSURANCE CO. LTD.,KETANPURI CHAMANPURI GOSWAMI	RULE SERVED,(MR HASMUKH THAKKER),MS AMRITA AJMERA
17473	FA/5140/2006	13/06/2015	MANSUKHBHAI GOBARBHAI PATEL (DECD)THR'HEIRS & LR,HANSABEN MANSUKHBHAI W/O MANSUKHBHAI GOBARBHAI PATEL,MINOR RINKU MANSUKHBHAI,MINOR RAHILKUMAR MANSUKHBHAI,MINOR DHRUVILKUMAR MASUKHBHAI,GOBAR DUDABHAI,DAVALBEN GOBARBHAI	(MR DHIRENDRA MEHTA)	PRAVINBHAI RAVJIBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,RAJENDRABHAI RAGHAVBHAI PATEL	RULE SERVED,MR VIBHUTI NANAVATI
17474	FA/5143/2006	19/02/2016	JUVANSING RATANSING SODHAPARMAR,	MR CB DASTOOR	GUJARAT STATE ROAD TRANSPORT CORP.THRO' GENERAL MANAGER,SHAILESHKUMAR PREMCHAND PATEL,GIRISH CHANDULAL PATEL SINCE DECD. THRO' HIS HEIR,NEW INDIA INSURANCE CO. LTA.	RULE SERVED,MR VASANTS SHAH,MR RITURAJ M MEENA
17475	FA/5144/2006	13/06/2015	RENUKABEN YADAIYA SAYLU SANGGAM,	MR AMIT C NANAVATI	CHANDRAKANT BHUPATSINH DARBAR,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
17476	FA/5145/2006	09/02/2016	GIRISHBHAI DEVSHANKAR THAKAR,	MR BK OZA	KIRITBHAI ISHWARLAL PATEL,NAVINCHANDRA DEVSHANKAR THAKAR,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
17477	FA/5150/2006	27/01/2017	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	QAI SHANTABEN WD/O KHUMANBHAI VESTABHAI BHILL,MINOR VIKRAMBHAI KHUMANBHAI BHILL,VESTABHAI TITABHAI MAVI BHILL,BAI SAMUDIBEN VESTABHAI MAVI BHILL,HIMMATBHAI RANCHODBHAI CHAUHAN,KISHOREBHAI SHAMBHUBHAI PARMAR	RULE SERVED,MR JV JAPEE
17478	FA/5151/2006	12/04/2017	NEW INDIA ASSURANCE CO. LTD, GANDHIDHAM, KACHCHH,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KAMALKUMAR CHHAGANLAL THACKER (PALAN),HANWANT APPAJI TAWRE C/O ORNATE CONTAINER SERVICES,ORNATE CONTAINER SERVICES	RULE SERVED,MR AS VAKIL
17479	FA/5152/2006	09/11/2011	KHAUT MAGANJI MOTIJI(DIED ON 22/03/2006),KHANT SONIBEN W/O. MAGANJI MOTIJI,KHANT BHUPATJI MAGANJI,KHANT RAMANJI MAGANJI,KHANT LAXAMANJI MOTIJI,KHANT KANAJI MOTIJI	MR R.K.MANSURI	STATE OF GUJARAT, COLLECTOR, LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	RULE SERVED
17480	FA/5153/2006	16/02/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GITABEN WIDOW OF PRAHLADBHAI DHULABHAI PATEL,DHULABHAI ISHWARBHAI PATEL,AMBABEN DHULABHAI PATEL,PATEL LALABHAI D.DELETED AS PER COURT ORDER,DTD.6-02-12,THAKORE BACHAJI BADARJI	DELETED,RULE SERVED,MR NV GANDHI,MR SUNIT S SHAH
17481	FA/5154/2006	09/05/2008	THE ORIENTAL INSURANCE COMPANYLTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. BHARATBHAI DAMJIBHAI MATA,DAMJIBHAI HIRA MATA,RADHABEN DAMJIBHAI MATA,GEETA DAMJIBHAI MATA,DEEPAK DAMJIBHAI MATA,BHAGVATI DAMJIBHAI MATA,RADHA DAMJIBHAI MATA,ARVIND LALJI THAKKER	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)

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17482	FA/5155/2006	27/01/2017	GADHVI NAYALUBEN W/O UMARDANJIJAGTAJI GADHVI,GADHVI SANGITABEN W/O NARENDR-AKUMAR UMARDANJI,GADHAVI BHUPENDRAKUAMR UMARDANJI,GADHAVI HINGLAJDAN UMARDANJI,GADHAVI VINUBA UMARDANJI	NOTICE SERVED	DILIPSINH BHIKHAJI SOLANKI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
17483	FA/5160/2006	20/02/2017	REGIONAL DIRECTOR,	MR HEMANT S SHAH	JANABEN PRAVINBHAI,	MR UT MISHRA,MS K H VISHWAS,MR R H SOLANKI
17484	FA/5162/2006	07/02/2019	DHANERA JAIN MAHAJAN AND PANJARAPOLE TRUST,	MR AR GUPTA	BHALAJI SOMAJI VAZIR,KANKABEN WIFE OF BHALAJI SOMAJI VAZIR,GENABHAI BHALAJI SOMAJI VAZIR,SARDARBHAI BHALAJI SOMAJI VAZIR,PRAKASHBHAI BHALAJI SOMAJI VAZIR,RUPABHAI BHALAJI SOMAJI VAZIR,ORIENTAL INSURANCE CO. LTD.,KOLI MAFA RAYCHAND	RULE SERVED,RULE SERVED BY DS,MR ASHISH M DAGLI,(MR MAULIK J SHELAT)
17485	FA/5163/2006	15/10/2019	LAXMAN NANJIBHAI RAIJANI,	MS MEGHA JANI	RAJKAMAL CONSTRUCTION CO,DILUBHAI GELUBHAI,UTKASH BUILDERS	,RULE UNSERVED
17486	FA/5164/2006	19/02/2016	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	JORUBHA KESARJI CHUDASAMA(DECDTHRO' LEGAL HEIRS),HIRJIBA KESARJI CHUDASAMA,HEMUBA JORUBHA CHUDASAMA,MAHENDRASINH JORUBHA CHUDASAMA,JYOTIBA JORUBHA CHUDASAMA,MINABEN JORUBHA CHUDASAMA,MAMAN ISMAIL BERA,ISABHAI MUSABHAI KADU	,NOTICE SERVED,MR CHETAN P PANDYA
17487	FA/5180/2006	05/07/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	DIPAKKUMAR HARISINH DABHI,DHARMISHTHA HARISINH DABHI,VIKRAMSINH HARISINH DABHI,SHANTUBEN HARISINH DABHI,RAJNIKANT CHHOTALAL JOSHI,ASHOK SHANTILAL RAJDEV C/O. ASHOK ALU BHANDAR	RULE SERVED,SERVED BY AFFIX. (R),MR NV SOLANKI,MR DHAVAL G NANAVATI,MR JINESH H KAPADIA
17488	FA/5181/2006	25/08/2011	GROUP GENERAL MANAGER,	MR RR MARSHALL	RAIBHASINH HIMMATSINH,RANJITSINH HIMMATSINH,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
17489	FA/5182/2006	25/08/2011	GROUP GENERAL MANAGER,	MR RR MARSHALL	KUVARSNAG LALSANG,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17490	FA/5183/2006	23/08/2011	CHHAGANBHAI JESANGBHAI,NAGJIBHAI JESANGBHAI,KIRANSINH BHIMSINH	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
17491	FA/5184/2006	23/08/2011	JIVIBEN DALPATSANG DELETED AS PER COURT ORDER,SURSINH DALPATSANG,GAMBHIRSINH DALPATSANG	DELETED,MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
17492	FA/5185/2006	23/08/2011	INDIRABEN AMBALAL PATHAK,KUMUDBEN AMBALAL PATHAK	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
17493	FA/5186/2006	23/08/2011	KIRANBHAI BHIMSING L.HEIRS OF BHIMSING JESANGBHAI,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,BHIKHIBEN BHIMSING	GOVERNMENT PLEADER,RULE NOT RECD BACK
17494	FA/5190/2006	10/04/2012	SURYABEN MAHENDRASINH ZALA,NAVALSINH MITHUBHA ZALA,NANUBEN NAVALSINH ZALA,SANJAY @ SANDIP M ZALA,ANIRUDHSINH MAHENDRASINH ZALA	MR KARTIKEY P RAWAL	IBRAHIM JIMAILSHA,RAMJI VASTA BAGUTARA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR RAJNI H MEHTA
17495	FA/5196/2006	16/02/2010	MOHAMMED @ NURMOHMAD KURESHI,	MR AV PRAJAPATI	MOHAMMED ASIF ABDUL KAYUB SHAIKH,ISMAILBHAI AHMEDBHAI BHARUCHI,NEW INDIA INSURANCE CO. LTD.	RULE SERVED BY DS,MR SANDIP C SHAH

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17496	FA/5241/2006	23/03/2016	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NANDABEN RANJITSINH MOTISINH JADAV,DHULABHAI RANJITSINH JADAV,BALVANTSINH RANJITSINH JADAV,DOLATSINH RANJITSINH JADAV,YOGESHBHAI PARSOTTAMDAS,DHIRAJBHAI TARACHAND PATEL	RULE SERVED,MR MURALI N DEVNANI
17497	FA/5242/2006	23/03/2017	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	RAJUBHAI YASHVANTBHAI,HASMUKHLAL PACHABHAI MALIVAD,MAHESHBHAI KASNABHAI	MR SUNIL S JOSHI,MR AJAY L PANDAV
17498	FA/5243/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	MANJULABEN RAMANBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17499	FA/5244/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	AMBALAL BHAILALBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17500	FA/5245/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	PRAVINABEN AMBALAL HARIJAN MINOR - THRO' FATHER,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17501	FA/5246/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	KANTABEN AMBALAL HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17502	FA/5247/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	MADHUBEN MUKESHBHAI SOLANKI,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17503	FA/5248/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	PARSOTTAMBHAI BHIKHABHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17504	FA/5249/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	BHAILALBHAI BAPUBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17505	FA/5250/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	PARSOTTAMBHAI MAYJIBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17506	FA/5251/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	BHAGABHAI MAYJIBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17507	FA/5252/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	MANGUBEN PARSOTTAMBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM
17508	FA/5253/2006	04/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	HEERABEN MATHURBHAI HARIJAN,PATHAN SALIMKHAN KAYAMKHAN DRIVER,DURGASHANKAR KESHAVLALA CHAUHAH	NOTICE NOT RECD BACK,NOTICE SERVED,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17509	FA/5254/2006	12/12/2015	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KRISHNABEN SHRIVARMABHAI PATEL,SUVA LALJI JAYSADASJI,PRABHAT TRANSPORT CO.,UNITED INDIA INSURANCE CO. LTD,KAMABHAI JETABHAI .,CHAGANKUMAR THANAJI RAJGOR	RULE NOT RECD BACK,RULE SERVED,MS MOHINI J BHAVSAR,MR PALAK H THAKKAR
17510	FA/5257/2006	01/09/2017	DALPATRAM RAMDAS SADHU,BHARATKUMAR RAMDAS SADHU,HARSHADKUMAR RAMDAS SADHU	MR AMIT C NANAVATI	MOHMMADBHAI ALLABAX KAZI MUSALMAN,YUNUSBHAI ALIBAX KAZI MUSALMAN,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR SHASHIKANT S GADE
17511	FA/5258/2006	01/09/2017	DALPATRAM RAMDAS SADHU,BHARATKUMAR RAMDAS SADHU,HARSHADKUMAR RAMDAS SADHU	MR AMIT C NANAVATI	MOHAMMADBHAI ALLABAX KAZI MUSALMAN,YUNUSBHAI ALLABAX KAZI MUSALMAN,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R)
17512	FA/5261/2006	14/06/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SHALIN N MEHTA	SHAMJI KARSAN CHAVDA,SHAKARBEN SHAMJI CHAVDA,MANISH SHYAM AMARNANI	NOTICE NOT RECD BACK,NOTICE SERVED,MR.HIREN M MODI
17513	FA/5280/2006	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GANDUBHAI CHHAGANBHAI,CHETAN ROSHANLAL JAYSWAL	NOTICE SERVED,SERVED BY PUBLICATION IN NEWS
17514	FA/5281/2006	07/08/2019	HUSENBHAI RAHEMATULLABHAI @ ALIBHAI,MALEKBEN HUSENBHAI,SAMIRBHAI HUSENBHAI,SHAHNAVAZ HUSENBHAI	MR PANKAJ R DESAI	KESHAVJI DHANJIBHAI RAVARIYA,ORIENTAL INSURANCE CO.LTD.	RULE UNSERVED,MR SAURABH G AMIN
17515	FA/5288/2006	25/01/2019	JILUJI LAXMANJI CHAVDA,	MR HIMANSU M PADHYA,MR SS TRIVEDI	MAHENDRA JILUJI CHAVDA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR DIPEN K DAVE
17516	FA/5304/2006	28/08/2009	HANSABEN KHUMANSINH PADHIYAR,CHIRAG KHUMANSINH PADHIYAR,MINOR GAUTAM K.PADHIYAR THRO' HANSABEN PADHIYAR	MR SP MAJMUDAR,MR P P MAJMUDAR	ABDUL RAFIQ BIN IMRAJ ARAB (DRIVER,CHANDRASINH C. PADHIYAR OWNER OF VEHICLE(DECD.THR.LRS),DILIPSINH CHANDRASINH PARMAR,THE ORIENTAL INSURANCE CO.LTD.	,NOTICE SERVED,RULE NOT RECD BACK,MR RAJNI H MEHTA
17517	FA/5307/2006	26/09/2008	G.S.R.T.C.,VALIMAHMAD UMERKHAN	MRS VASAVDATTA BHATT	MADHUSUDANBHAI PUSHKARRAI DAVE,	RULE SERVED
17518	FA/5315/2006	13/03/2020	NEKMOHAMMAD ABDULLA KURESHI,SALMABANU NEKMOHAMMAD KURESHI,RUBIA NEKMOHAMMAD KURESHI,SABANA NEKMOHAMMAD KURESHI,MINOR SAHEJNAJBANU NEMKOHAMMADKURESHI,MNOR SAMSAD NEKMOHAMMAD KURESHI	(MR PARESH M DARJI)	RAHIMBHAI KASAMBHAI,DELETED,KARIMBHAI KASAMBHAI HANJA,NATIONAL INSURANCE COMPANY	,RULE UNSERVED,MR SUNIL B PARIKH
17519	FA/5316/2006	09/03/2015	HASINABIBI GULAMNABI RANGREJ,IBRAHIM GULAMNABI RANGREJ,ISMAIL GULAMNABI RANGREJ,KAUSHARBANU GULAMNABI RANGREJ,MINOR ILYAS GULAMNABI RANGREJ,MINOR MUMTAZBIBI GULAMNABI RANGREJ,MINOR IMRAN GULAMNABI RANGREJ	MRS NASRIN N SHAIKH, (MR G G SHAIKH)	KULDEEPSING SARVANSING CHAUHAN,HIMMATSING SARVANSING CHAUHAN,NATIONAL INSURANCE CO.,GULABSINH BHERURAM,BANSILAL SHRINARAYAN JAT,UNITED INDIA INSURANCE CO.	NOTICE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)
17520	FA/5317/2006	24/09/2008	VINUBHAI SOMABHAI PATEL,	MR PRASHANT MANKAD	SHAILESHKUMAR JAYANTILAL PATEL,UNITED INIDA INSURANCE CO,,HARIDARKUMAR MOHINDAR SING,ORIENTAL INSURANCE CO.	

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17521	FA/5320/2006	02/04/2013	MANIBEN DEVCHAND,	MR RC KAKKAD	OWNER OF METADOR:- PATEL ARJANRATNABHAI,DRIVER OF METADOR:- JASWANTSINH MULUBHA RAIJADA,INSURANCE CO.OF METADOR- NATIONAL INSURANCE CO LTD.,ONWER OF RICKSHAW- NOORMOHAMMAD SHAHABUDDIN HALA,DRIVER OF RICKSHAW- HIMMATGAR DAYAAR,INSURANCE CO.OF RICKSHAW NATIONAL INSURANCE CO LTD.,INSURANCE CO.OF THE METADOR- NATIONAL INSURANCE CO LTD.	,NOTICE SERVED,MR DAKSHESH MEHTA
17522	FA/5322/2006	25/04/2012	NARANBHAI UKABHAI PATEL,	MR AMIT V THAKKAR	DR.BHOGILAL R PATEL,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA,MR TEJAS P SATTA
17523	FA/5323/2006	31/07/2015	NEW INDIA ASSURANCE CO. LTD,	MR NAGESH C SOOD	CHANDRIKABEN HIRALAL DODIA,DRIVER,R P ENTERPRISE THRO' PRABHUDAS KARSANDAS,ORIENTAL INSURANC CO LTD,SHAMJI VALJI & CO.	,(MR SANDEEP N BHATT)
17524	FA/5327/2006	31/01/2019	NEW INDIA ASSURANCE CO. LTD,	MR NAGESH C SOOD	KASHIBEN PREMJIBHAI SANCHALIA DELETED AS PER EXHIBIT 40,JAYANTIBHIA PREMJIBHAI SANCHA-LIA,RATILAL PREMJIBHAI SANCHALIA,HASUBHAI PREMJIBHAI SANCHALIA,RAJIBHAI PREMJIBHAI SANCHALIA,RESHAMBHAI PREMJIBHAI SANCHALIA,DRIVER DELETED AS PER EXHIBIT 41,R P ENTERPRISE THRO' PRABHUDAS KARSANDAS,ORIENTAL INSURANCE CO. LTD,SHAMJI VALJI & CO.	,(MR SANDEEP N BHATT),MR ANKIT Y BACHANI
17525	FA/5328/2006	16/02/2016	DINESHKUMAR SUKHLAL KOTAK,TARABEN DINESHKUMAR KOTAK,KEJALBEN DINESHKUMAR KOTAK,BINALBEN DINESHKUMAR KOTAK,APURVA DINESHKUMAR KOTAK MINOR THRO' PTR. 1/1	MR TUSHAR L SHETH	MANCHHABHAI BHIKHABHAI BHARVAD,BALVANTGIRI GOSWAMI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR SUNIL B PARIKH
17526	FA/5329/2006	20/03/2017	NAZMABIBI ANWAR AHMED,MINOR TANVIRAAHMED ANWAR AHMED,MINOR TABASSUMBIBI ANWAR AHMED	MR HARSHADRAY A DAVE	LUCK CLEARING AGENCIES,UNITED INDIA INSURANCE CO. LTD,DINKAR JANKIRAM	RULE NOT RECD BACK, (MR MAULIK J SHELAT)
17527	FA/5330/2006	18/03/2019	ORIENTAL INSURANCE CO LTD.,	MR RATHIN P RAVAL	JAYSHREEBEN WD/O SHASHIKANT BHAGWANBHAI ATTARDE,MINOR JAGRUTIBEN SHASHIKANT BHAI ATTRADE,MINOR VARUN SHASHIKANTBHAI ATTARDE,BHAGWANBHAI ROOPCHANDBHAI ATTARDE,CHAMELIBEN BHAGWANBHAI ATTARDE,THAKOR NENAJI AMTHAJI	NOTICE SERVED,MR JM BAROT
17528	FA/5331/2006	09/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHUPENDRABHAI NARANBHAI,SPECIAL LAQ OFFICER	NOTICE SERVED,MR YATIN SONI
17529	FA/5332/2006	09/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RATILAL KACHARADAS,SPECIAL LAQ OFFICER	NOTICE SERVED,MR YATIN SONI
17530	FA/5333/2006	09/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BABUBHAI @ VITHALBHAI RANCHHODBHAI,SPECIAL LAQ OFFICER	NOTICE SERVED,MR YATIN SONI
17531	FA/5338/2006	27/01/2017	YAKUBBHAI @ AKASHBHAI ARJUN BHAI GAMIT,	MR AMIT V THAKKAR	PUSHPABEN YAKUBBHAI @ AKASHBHAI ARJUNBHAI GAMIT,THE ORIENTAL INSURANCE COMPANY LTD.	RULE SERVED,MS LILU K BHAYA
17532	FA/5339/2006	02/12/2015	ABDULRAHEMAN AHMADBHAI,	MR P J YAGNIK	FAZLUDDIN HASANHUSSEN (DELETED),ORIENTAL INSURANCE CO LTD.,BHIMSEN	DELETED,SERVED BY PUBLICATION IN NEWS,MS AMI N BHATT

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17533	FA/5340/2006	21/08/2015	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	SEVANTIBEN WD/O. HIRABHAI RAGHABHAI DINDOR,MINOR OLINESS HIRABHAI DINDOR,MINOR SNEHAL HIRABHAI DINDOR,RAGHABHAI HIRJUBHAI DINDOR,VALIBEN RAGHABHAI DINDOR,BHURABHAI GAVJIBHAI PALAS,KIRITKUMAR GAVJIBHAI PALAS	RULE SERVED,SERVED BY PUBLICATION IN NEWS,MR MA KHARADI
17534	FA/5345/2006	17/08/2015	HEMANGINI MANUBHAI PATEL,MEGHNABEN MANUBHAI PATEL,ARPITBHAI MANUBHAI PATEL,CHAMPABEN ISHWARBHAI PATEL	MR VIBHUTI NANAVATI	JUGABHAI BHURABHAI BHARWAD,JAGABHAI BHURABHAI BHARWAD,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR MEHUL SHARAD SHAH
17535	FA/5392/2006	17/08/2015	SAROJBEN WD/O. DILIPKUMAR KISHANBHAI MASANI,MINOR DIPTI DILIPKUMAR MASANI	MRS NASRIN N SHAIKH,MR PALAK D INAMDAR	BHAGIRATH JALARAM BISNOI,DHUPDEVI BHIKHARAM,NEW INDIA ASURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA
17536	FA/5393/2006	16/02/2012	PREMJIBHAI LAKHU SONDHRA (MAEHSHWARI),RANBAI PREMJIBHAI SONDHRA (MAHESHWARI)	MR MEHUL S SHAH,(MR SURESHM SHAH)	RASIKLAL KANJIBHAI AHIR,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,RULE SERVED
17537	FA/5394/2006	12/11/2008	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,	MS MEGHA JANI	KRISHNA AGRAWAL,MEENA AGRAWAL	DS AFF.NOT FILED (R),MR SANJAY A MEHTA
17538	FA/5395/2006	02/09/2014	DOLATSINH FATEHSINH RATHOD,KAMALBEN DOLATSINH RATHOD	MR RC KAKKAD	ZARIFKHAN R. PATHAN DELETED,SINDHI BHAGWANDAS MANUBHAI,UNITED INDIA INSURANCE CO. LTD.	DELETED,RULE UNSERVED,MS AMEE YAJNIK
17539	FA/5396/2006	26/11/2014	DANUBHAI POPATBHAI SOLANKI,	MR BHARAT JANI	BABUBHAI P PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
17540	FA/5397/2006	26/11/2014	KASTURBEN WF/O BHIKHABHAI MADHAVJI PATEL,BHIKHALAL MADHAVJI PATEL	MR BHARAT JANI	BABUBHAI P PATEL,UNITED INDIA INSURANCE CO.LTD.	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
17541	FA/2/2007	05/02/2010	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	SUMITRABEN VINUBHAI PARMAR,BHIKHABHAI NANABHAI PARMAR,MANJULABEN BHIKHABHAI PARMAR,BHARATBHAI JASBHAI PATEL	,NOTICE SERVED,MR HARSHAD K PATEL,MR VAIBHAV A VYAS
17542	FA/3/2007	09/04/2013	ROYAL SUNDARAM ALLIANCE INSURANCE CO.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. RITABEN JADAVJIBHAI PANSURIYA,JADAVJIBHI MAVJIBHAI PANSURIYA,PRAVINBHAI JADAVJI PANSURIYA,VIJAYBHAI JADAVJI PANSURIYA,PRAVINBHAI JADAVJI PANSURIYA,NEW INDIA ASSURANCE CO LTD,NAINABEN DAHYABHAI THUMAR	,RULE SERVED,DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
17543	FA/20/2007	29/06/2015	CHAMPABEN WD/O MANILAL RANCHHODBHAI PATEL,KANUBHAI MANILAL PATEL,DINESHBHAI MANILAL PATEL,NAVINBHAI MANILAL PATEL,RANJANBEN MANILAL PATEL	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	OFFICER ON SPL. DUTY GIDC LAND ACQUISITION-1,REGIONAL MANAGER/ACQUISITION OFFICER	NOTICE SERVED,MR RITURAJ M MEENA
17544	FA/21/2007	29/06/2015	HEIRS OF DECD MOHANBHAI SHANKARBHAI PATEL,KANTABEN WD/O MOHANBHAI PATEL,SURYABEN MOHANBHAI PATEL,VIDHYABEN MOHANBHAI PATEL,GEETABEN MOHANBHAI PATEL,JYOTSANABEN MOHANBHAI PATEL,USHABEN MOHANBHAI PATEL,SHAKARABHAI SHANKARBHAI PATEL,SHANKARBHAI SHANKARBHAI PATEL	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	OFFICER ON SPL. DUTY GIDC LAND ACQUISITION-1,REGIONAL MANAGER/ACQUISITION OFFICER	NOTICE SERVED,MR RITURAJ M MEENA
17545	FA/23/2007	10/02/2012	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	HEIRS & L.RS. OF DECD. VIPUL UMESHBHAI PARMAR,UMESHBHAI VISABHAI PARMAR,GITABEN VISABHAI PARMAR,VINABHAI MANDABHAI KOLI,GHANSHYAMBHAI MANJIBHAI PATEL	,SERVED BY AFFIX(N),MR TUSHAR L SHETH,MS AMRITA AJMERA

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17546	FA/36/2007	15/11/2016	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	BAIJUBEN PUNAMBHAI PARMAR,KASIBEN SANABHAI PARMAR,SUMITABEN PUNAMBHAI PARMAR,KAMLESHBHAI PUNAMBHAI PARMAR,KAILASHBEN PUNAMBHAI PARMAR,MEENABEN PUNAMBHAI PARMAR,NATUBHAI SIRILBHAI VANKAR,GANSHYAMBHAI VITTALBHAI PATEL	RULE SERVED,MR YN RAVANI
17547	FA/41/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.TRIBHOVAN CHHITABHAI,JAGDISHBHAI TRIBHOVANBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK, (MR A J PATEL)
17548	FA/42/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. RAMBUBAH SHANKARBHAI:,MANCHHABEN WD/O. RAMUBHAI SHANKARBHAI,DALPATBHAI RAMUBHAI,CHANDRAKANT RAMUBHAI,HANSABEN RAMUBHAI,ANANDBEN RAMUBHAI,VASUBEN RAMUBHAI,HARPALSINH RAMUBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17549	FA/43/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NANDUBEN D/O. KILABHAI KALABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17550	FA/44/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRABHAI MANILAL,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17551	FA/45/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. CHHITABHAI DHULABHAI :,JASHODABEN WD/O. CHHITUBHAI DHULABHAI,MANHARBHAI CHHITUBHAI,BHANUBEN CHHITUBHAI,URMILABEN CHHITUBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17552	FA/46/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHAILALBHAI GOVINDBHAI,PUSHPABEN D/O. BHAILALBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17553	FA/47/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHAILALBHAI SHANABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17554	FA/48/2007	02/05/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KANUBHAI HIRABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
17555	FA/49/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	HEMLATTABEN JAGANNATH,	RULE NOT RECD BACK
17556	FA/50/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	DAVDA RAISING RAJ,	RULE NOT RECD BACK
17557	FA/51/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	BHAGATBHAI GORDHANBHAI,	RULE NOT RECD BACK
17558	FA/52/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	KIRANBHAI SHANTILAL PATEL,	RULE NOT RECD BACK
17559	FA/53/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	GOEDHANBHAI RANCHHODBHAI,	RULE NOT RECD BACK
17560	FA/54/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	AMARSANG MOHANSANG,	RULE NOT RECD BACK
17561	FA/55/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	AMBALAL JESANGBHAI,	RULE NOT RECD BACK
17562	FA/56/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	RACHHODBHAI CHHITABHAI,	RULE NOT RECD BACK
17563	FA/57/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	AMAIDAS PARAGBHAI,	RULE NOT RECD BACK
17564	FA/58/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	TAKHATSINH DIPSING RAJ,	RULE NOT RECD BACK
17565	FA/59/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	MOTIYABHAI PANCHIYABHAI,	RULE NOT RECD BACK
17566	FA/60/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI GOVINDBHAI PRAJAPATI,	RULE NOT RECD BACK

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17567	FA/61/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	TARABEN NAGINBHAI,	RULE NOT RECD BACK
17568	FA/62/2007	20/12/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI KABHAI,	RULE NOT RECD BACK
17569	FA/63/2007	26/11/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT THRO' SECRETARY,THE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI JADAVBHAI,	RULE NOT RECD BACK
17570	FA/65/2007	19/10/2015	RAMESHBHAI NATHABHAI RADADIA (DECD)THR'LEGAL HEIRS,YOGESH RAMESHBHAI RADADIA,SHRMIABEN RAMESHBHAI RADADIA,MINOR RAINABEN RAMESHBHAI RADADIA,PANIBEN NATHABHAI RADADIA	MR TUSHAR L SHETH	VIJAYBHAI CHHAGANBHAI SHINGALA,LALJIBHAI SHAMJIBHAI SHINGALA,ORIENTAL INSURANCE CO. LTD.	(MR MAULIK J SHELAT),MR.HARDIK BHARHMBHAT
17571	FA/66/2007	11/10/2019	JAYANTIBHAI NATHUBHAI BHAGORA,	MR R.K.MANSURI	DATTATRAY BHAGWATIBHAI MARATHA,VISHNUKANTABEN W/O DWARKADAS MISARILAL PANCHOLI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR HEMANT S SHAH
17572	FA/72/2007	17/03/2016	PATEL SHAKRABHAI BHOLABHAI,PATEL MANGUBEN SAKRABHAI,PATEL RAMILABEN SAKRABHAI	SHIVANI RAJPUROHIT	MAKRANI ANWARKHAN FATEHKHAN,M.S. JANTA AUTOMOBILES,MASURI JAMALBHAI ISMAILBHAI,KHALIKUNNISHA HUSAINBHAI,NEW INDIA INSURANCE CO. LTD.	NOTICE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR A K MANSURI
17573	FA/76/2007	17/03/2016	PATEL SHAKRABHAI BHOLABHAI,PATEL MANGUBEN SAKRABHAI,PATEL RAMILABEN SAKRABHAI	SHIVANI RAJPUROHIT	MAKRANI ANWARKHAN FATEHKHAN,M.S.JANTA AUTOMOBILES,MASURI JAMALBHAI ISMAILBHAI,KHALIKUNNISHA HUSAINBHAI,NEW INDIA INSURANCE CO. LTD.	NOTICE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR A K MANSURI
17574	FA/78/2007	31/08/2017	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	SUNHARIDEVI MAHENDRASINGH KASHYAP,NARAYANSINGH MAHENDRASINGH KASHYAP,DEVISINGH MAHENDRASINGH KASHYAP,VIJAYBHAI MAGANBHAI PADHIYAR,JITENDRAKUMAR MAGANBHAI PADHIYAR	RULE SERVED,MR ANKIT Y BACHANI
17575	FA/87/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI CHHITABHAI,	NOTICE SERVED
17576	FA/94/2007	30/07/2015	SPECIAL LAQ OFFICER,EXECUTIVE ENIGNEER	GOVERNMENT PLEADER	THAKOR KURABEN W/O ISHWARJI GHEMARJI,THAKOR AMRUTJI ISHWARJI,THAKOR VANRAJJI ISHWARJI,THAKOR TIDIBEN ISHWARJI	ADVOCATE NAME DELETED
17577	FA/95/2007	11/06/2019	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	MITISHABEN WD/O TAKHATSINH G CHAUHAN,GANPATSINH MOHASINH CHAUHAN,LALITABEN GANPATSINH CHAUHAN,DRIVER OF TRUCK NO GJ-7-X- 1743,OWNER OF TRUCK NO-GJ-7-X-1743 SURESHCHAND F PARMAR	RULE SERVED,MR MA KHARADI
17578	FA/96/2007	04/02/2013	NATIONAL INSURANCE CO. LTD.,	MR NAGESH C SOOD	NARENDRASINH JAMBHA JADEJA,SUKHDEVSINH M. JETHWA,SURENDRASINH MANSANG JADEJA	NOTICE SERVED,MR HASIT H JOSHI
17579	FA/99/2007	18/11/2019	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	KALUSINH SINCE DECD.,BALUSINH MOTISINH CHAUHAN,BALUBEN BALUSINH CHAUHAN,KARANSINH PRATAPSINH MEHTA	RULE SERVED,DECEASED LITIGANT,MR R.K.MANSURI
17580	FA/103/2007	18/11/2019	JASHODABEN WD/O. KALIDAS PUJABHAI PARMAR,GHANSHYAMBHAI KALIDAS PARMAR,ASHWINBHAI KALIDAS PARMAR	MR.HIREN M MODI	BAJRANG LAXMANBHAI RATHOD,DIPAK L MORIYANI,UNITED INDIA INSURANCE CO LTD.	,RULE UNSERVED,MR VIBHUTI NANAVATI
17581	FA/152/2007	31/08/2012	HASMUKHLAL VRAJLAL DARJI,KIRITKUMAR VRAJLAL DARJI,NIRMALABEN BIPINBHAI,ASHISHBHAI BIPINBHAI,NIKESHKUMAR BIPINBHAI	MR GM AMIN	DY. COLLECTOR AND OFFICER ON SPECIAL DUTY (LAND ACQUISITION,REGIONAL MANAGER	NOTICE SERVED,(MR GIRISH D BHATT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17582	FA/153/2007	06/07/2017	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	GORDHAN VIRA HARIJAN,NEW KANDLA SALT AND CHEMICALS PVT. LTD.,RAIDHAN RAMA KOLI	NOTICE SERVED,MR MUKESH H RATHOD
17583	FA/180/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHENGARBHAI HIRABHAI DESAI,	(MR A J PATEL)
17584	FA/181/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI DAMABHAI,	(MR A J PATEL)
17585	FA/182/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI SENDHABHAI,	(MR A J PATEL)
17586	FA/183/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI KALIDAS PATEL,	(MR A J PATEL)
17587	FA/184/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL HARJIVANDAS,	(MR A J PATEL)
17588	FA/185/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN WD/O. AMRUTLAL HARJIVANDAS,ASHOKKUMAR HARJIVANDAS	(MR A J PATEL)
17589	FA/186/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHABHAI KANABHAI,	(MR A J PATEL)
17590	FA/187/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABJI TAKHAJI,	(MR A J PATEL)
17591	FA/188/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI JIBHAI,	(MR A J PATEL)
17592	FA/189/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARDAS JAGJIVANDAS,	(MR A J PATEL)
17593	FA/190/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANBHAI PRAHLADBHAI,	(MR A J PATEL)
17594	FA/191/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI AMBALAL,	(MR A J PATEL)
17595	FA/192/2007	10/12/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIMLABEN MANUBHAI SUTHAR,	(MR A J PATEL)
17596	FA/195/2007	05/11/2014	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	DHONDIBA TUKARAM DONGRE,SHAIKH JAKIRBHAI SHERBHAI (DRIVER),SHAIKH MAKBULBHAI SHERBHAI (OWNER)	MR MEHUL SHARAD SHAH,MR ASHOK YAGNIK
17597	FA/196/2007	03/07/2015	PREMILABEN WD/O. GOPALBHAI PATEL,GOPALBHAI AMRUTBHAI PATEL	MR AMIT V THAKKAR	UMESHCHANDRA MANRAJ KANOJIYA,BIHARILAL B. BANNA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
17598	FA/197/2007	01/02/2013	JYOTSNABEN KIRITBHAI PATEL,RAVISHKUMAR KIRITBHAI PATEL,MINOR UMESH KIRITBHAI PATEL, THRO'JYOTSNABEN K PATEL	MR DN PANDYA	CHANDRASINH GURUMUKHSINGH GIL,SUBRASINGH MANSINGH SANDHU,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED,RULE SERVED BY DS
17599	FA/200/2007	21/12/2017	VAGHELA RAMDEVBHAI MANABHAI,	MR.RAJESH B SONI	PATEL GIRISHKUMAR HIRABHAI,PATEL BHARATKUMAR HIRABHAI,NEW INDIA ASSURANCE CO. LTD.,BHANGI JETHABHAI JOITABHAI,BHANGI AMTHIBEN JETHABHAI	NOTICE SERVED,MR JM BAROT,MR HEMANT S SHAH,MR VASANTS SHAH
17600	FA/201/2007	02/09/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	HIRALAL DAYALAL GOHIL,M/S. SWAMINARAYAN VIJAY CARRY TRADE PRIVATE LTD.(DELETED)	DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
17601	FA/202/2007	02/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	RAMAJI SHIVAN THAKORE,LAXMNAJI SHIVAJI THAKORE,CHANDAVEN SHIVAJI THAKORE,SPECIAL LAQ OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17602	FA/203/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	DHANABHAI VARVABHAI PRAJAPATI,KESHAVLAL PURSHOTTAMBHAI PRAJAPATI,SPEICIAL LAQ OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
17603	FA/205/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GANESHJI ARJANJI,	(MR A J PATEL)
17604	FA/206/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THAKOR SHIVAJI SENDHANI THAKOR JAVANJI SHIVAJI,	(MR A J PATEL)
17605	FA/207/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANAIYALAL LALLUDAS,	(MR A J PATEL)
17606	FA/208/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMARAJI LAVJIJI,	(MR A J PATEL)
17607	FA/209/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANTIJI ATAJI,	(MR A J PATEL)
17608	FA/210/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMRAJI LAVJIJI,	(MR A J PATEL)
17609	FA/211/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GALAJI ATAJI,	(MR A J PATEL)
17610	FA/212/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAKRIBEN MULCHANDBHAI,	(MR A J PATEL)
17611	FA/213/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI AMBARAM,	(MR A J PATEL)
17612	FA/214/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI AMBARAM,	(MR A J PATEL)
17613	FA/215/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANEKLAL NARANDAS,	(MR A J PATEL)
17614	FA/216/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LILABEN RAMESHCHANDRA,	(MR A J PATEL)
17615	FA/217/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR JAYANTILAL PARSOTAMDAS,	(MR A J PATEL)
17616	FA/218/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEVBHAI AMBARAM,	(MR A J PATEL)
17617	FA/219/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. KHODABHAI RANCHHODDAS SUTHAR BALDEVBHAI,	(MR A J PATEL)
17618	FA/220/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHAKARAJI SHIVAJI,	(MR A J PATEL)
17619	FA/221/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAMBHUBHAI MOHANDAS,	(MR A J PATEL)
17620	FA/222/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SUTHAR DAHYABHAI SOMABHAI SUTHAR RAMABHAI DAHYABHAI,	(MR A J PATEL)
17621	FA/223/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI SENDHIDAS,	(MR A J PATEL)
17622	FA/224/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI BAPUBHAI,	(MR A J PATEL)
17623	FA/225/2007	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI PRABHUDAS,	(MR A J PATEL)
17624	FA/248/2007	30/06/2015	PRONTO FOOD PVT. LTD.,	MR RC KAKKAD	P.G.V.C.L.,	RULE SERVED BY DS,MS MAYA S DESAI
17625	FA/257/2007	29/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHHOTABHAI MANIBHAI,HIRABHAI MANIBHAI,GOVINDBHAI MANIBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)

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17626	FA/258/2007	29/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHHOTABHAI MANIBHAI,HIRABHAI MANIBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
17627	FA/259/2007	12/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHASHIKALABEN WD/O. DHIRAJLAL JAISWAL,SNEHALBEN GITABEN DHIRAJLAL JAISWAL,VIRALBEN @ RADHUBEN DHIRAJLAL JAISWAL,PARESHKUMAR DHIRAJLAL JAISWAL,NAGINBHAI MOTILAL JAISWAL,GANPATSINH MAJOORSINH CHAUHAN	RULE SERVED,MS AMRITA AJMERA
17628	FA/264/2007	11/03/2014	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SHANTABEN J ACHARYA,	MR NISHITH P THAKKAR,MS.DEEPA R SREEKUMAR
17629	FA/268/2007	06/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,DEPO MANAGER G.S.R.T.C.	MR HARDIK C RAWAL	NARENDRABHAI GUNVATBHAI SHUKAL,	MR.JRUGESH N JOSHI
17630	FA/269/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	GORJI MAVA,HURSING KHANA,VALJI KHANA,BHURA KHANA,PUNA KHANA	RULE NOT RECD BACK, (MR SURESHM SHAH)
17631	FA/270/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DANABHAI MANABHAI,	RULE NOT RECD BACK
17632	FA/271/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DHIRABHAI JORABHAI,	RULE NOT RECD BACK
17633	FA/272/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BHURIA HIRA DHARU,	RULE NOT RECD BACK
17634	FA/273/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	CHOKHABHAI KHANABHAI,	RULE NOT RECD BACK
17635	FA/274/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALSUKHBHAI VALABHAI,	RULE NOT RECD BACK
17636	FA/275/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	MOHAMMED ISMAIL JAMNU,	(MR SURESHM SHAH)
17637	FA/276/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	SHAIKH MUSA IBRAHIM JAMNU SINCE DECD. THRO' HEIRS,FARUK ABDULSATTAR MUSA JAMNU,SIKKANDAR ABDULSATTAR MUSA JAMNU,RAFIK MUSA JAMNU	RULE NOT RECD BACK
17638	FA/277/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BAI VESTI RANGA,	RULE NOT RECD BACK
17639	FA/278/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	SHANKARBHAI MOTIBHAI,	RULE NOT RECD BACK
17640	FA/279/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	LAKHABHAI VALABHAI,	RULE NOT RECD BACK
17641	FA/280/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	JHALABHAI FULABHAI,LUJABHAI FULABHAI,VAJABHAI FULABHAI,VALABHAI FULABHAI,LALJIBHAI FULABHAI	RULE NOT RECD BACK
17642	FA/281/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BHEMABHAI VALJIBHAI,DHIRABHAI SHANKERBHAI	RULE NOT RECD BACK
17643	FA/282/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	FATABHAI MAVJIBHAI,	RULE NOT RECD BACK
17644	FA/283/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	RANGABHAI NATHABHAI,	RULE NOT RECD BACK
17645	FA/284/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	MINAMA SOMABHAI LALABHAI,	RULE NOT RECD BACK
17646	FA/285/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	MAVJIBHAI MOTIBHAI,	RULE NOT RECD BACK
17647	FA/286/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	SOMABHAI PUJABHAI DANGI,	RULE NOT RECD BACK

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17648	FA/287/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	JHALA BHURA,KALU BHURA,BHAIJI BHURA,PARTAP BHURA,AMBABEN BHURA,RAMABEN BHURA	RULE NOT RECD BACK
17649	FA/288/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	SOMABHAI MANABHAI KISHORI,PUNABHAI MANABHAI KISHORI,RATNABHAI MANABHAI KISHORI,RANGABHAI MANABHAI KISHORI	RULE NOT RECD BACK
17650	FA/289/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DHIRABHAI DHARUBHAI,	RULE NOT RECD BACK
17651	FA/290/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALA KHANA,	RULE NOT RECD BACK
17652	FA/291/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BHALABHAI DHIRABHAI MAKWANA SINCE DECD. THRO',KALUBHAI BHALABHAI,KOYABHAI BHALABHAI,MANJIBHAI BHALABHAI,KANJIBHAI BHALABHAI	RULE NOT RECD BACK
17653	FA/292/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	GORJI MANABHAI,	RULE NOT RECD BACK
17654	FA/293/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VIRABHAI RANGABHAI,	RULE NOT RECD BACK
17655	FA/294/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	MINAMA MANABHAI SAVJIBHAI,	RULE NOT RECD BACK
17656	FA/295/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	RUPABHAI GANGABHAI,FATABHAI MAVJIBHAI	RULE NOT RECD BACK
17657	FA/296/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	LAXMANBHAI PUJABHAI,	RULE NOT RECD BACK
17658	FA/297/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	RUPA GEMA,JYOTI GEMA,KALA GEMA,HIRA GEMA	RULE NOT RECD BACK
17659	FA/298/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DHIRABHAI DHARUBHAI,	RULE NOT RECD BACK
17660	FA/299/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BHURIA HIRA PUNJA,ALABHAI PUJABHAI,LAXMANBHAI PUJABHAI,BAI CHATURIBEN PUJABHAI	RULE NOT RECD BACK
17661	FA/300/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	NANABHAI PUJABHAI,	RULE NOT RECD BACK
17662	FA/301/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DALSUKHBHAI VALABHAI,LAKHABHAI VALABHAI,BAI KANKA VALABHAI ZALABHAI,GORSING GALABHAI,PADSING GALABHAI,NARVAT GALABHAI,BENIBEN GALABHAI,BAI NARTHI GALABHAI,PUNIBEN GALABHAI	RULE NOT RECD BACK
17663	FA/302/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	ABHABHAI RUMALBHAI,	RULE NOT RECD BACK
17664	FA/303/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	KISHORI GEMA RAVJI,HEMA RAVJI,BHEMA RAVJI,DEVA RAVJI	RULE NOT RECD BACK
17665	FA/304/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	DAMOR MOTIBHAI VECHATBHAI,VALABHAI VECHATBHAI	RULE NOT RECD BACK
17666	FA/305/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	JAYENDRAKUNVARBA VIRENDRASING JADAV,NARENDRASINH VIRENDRASING JADAV,CHANDRAKUNVARBA VIRBHADRASING JADAV,HITENDRASINH VIRBHADRASINH JADAV,BUPENDRASING VIRBHADRASINH JADAV,HARISHCHANDRASINH VIRENDRASINHJADAV	RULE NOT RECD BACK
17667	FA/306/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	BABLA BHEMA,	RULE NOT RECD BACK
17668	FA/307/2007	27/03/2009	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	LUNJABHAI FULABHAI,	RULE NOT RECD BACK

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17669	FA/308/2007	21/03/2017	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	PRAHLADBHAI MAGANBHAI PATEL,CHURMALI YAQUB ISMAIL,IQBALBHAI ADAMBHAI KHODA	NOTICE SERVED,SERVED BY AFFIX(N),MR.HIREN M MODI
17670	FA/313/2007	05/02/2010	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	RASMIKABEN GHANSHYAMBHA PATEL,BHAVINABEN GHANSHYAMBHAI PATEL,KRUPABEN GHANSHYAMBHAI PATEL,RAMESHBHAI PARSHTAMBHAI PATEL,SANJAYKUMAR HASMUKHBHAI PATEL	RULE SERVED,MR KL DAVE,MR HARSHADRAY A DAVE
17671	FA/314/2007	16/09/2013	BHAVNABEN SHAILESHBHAI PARIKH,VARUN SHAILESHBHAI PARIKH,RAMANIKLAL DAMODARDAS PARIKH,RANJANBEN RAMANIKLAL PARIKH	MR HRIDAY BUCH	BABULAL CHUNILAL NAI,RAMANBHAI A PATEL,ORIENTAL INSURANCE CO.LTD.,KS ZALA,UNITED INDIA INSURANCE CO. LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
17672	FA/315/2007	02/07/2009	CHHITUBHAI NARANBHAI PATEL SINCE DECD. THRO' HEIRS,KANCHANBEN CHHITUBHAI PATEL,GIRISHBHAI CHHITUBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17673	FA/316/2007	02/07/2009	ISHWARBHAI HARIBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17674	FA/317/2007	02/07/2009	KABHAIBHAI CHHAGANBHAI RATHOD,	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17675	FA/318/2007	02/07/2009	PARSOTTAMBHAI MELA SINCE DECD.THRO' HASMUKH P. PRAJAPATI,	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17676	FA/319/2007	02/07/2009	RAVJIBHAI SHAMALBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17677	FA/320/2007	02/07/2009	JAYANTIBHAI CHATURBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17678	FA/321/2007	02/07/2009	KIRITBHAI DAHYABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER (NARMADA SCHEME),SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER
17679	FA/322/2007	03/07/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATBHAI CHHEDADBHAI VASAVA,	(MR A J PATEL)
17680	FA/323/2007	03/07/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI CHHEDADBHAI VASAVA,	(MR A J PATEL)
17681	FA/324/2007	03/07/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATSINH CHHEDADBHAI VASAVA,	(MR A J PATEL)
17682	FA/325/2007	03/07/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI DUNGARIYABHAI VASAVA,	(MR A J PATEL)
17683	FA/327/2007	03/07/2013	UNITED INDIA INSURANCE CO. LTDNADIAD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PATEL DAHYABHAI FULABHAI,PATEL KAMLABEN DAHYABHAI,KETANKUMAR DINESHBHAI PATEL,SHWETA DINESHBHAI PATEL,RAMABHAI FULABHAI VAGHELA,TRUPTI D/O DINESHBHAI DAHYA- BHAI	,MR NIRAV C THAKKAR
17684	FA/328/2007	03/07/2013	UNITED INDIA INSURANCE CO. LTDNADIAD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PATEL DAHYABHAI FULABHAI,KAMLABEN DAHYABHAI PATEL,KETANBHAI DINESHBHAI PATEL,SHWETA DINESHBHAI PATEL,RAMBHAI FULABHAI VAGHELA,TRUPTI D/O DINESHBHAI DAHYA- BHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17685	FA/329/2007	03/07/2013	UNITED INDIA INSURANCE CO. LTDNADIAD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KETANKUMAR DINEHSBHAI PATEL,RAMABHAI FULABHAI VAGHELA,TRUPTI D/O DINESHBHAI DAHYA- BHAI	,MR NIRAV C THAKKAR
17686	FA/331/2007	19/07/2019	NEW INDIA ASSURANCE CO. LTD,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	SAMJI KARSAN AYER,KALUBHARI RAJABHAI BHARVAD,KARSAN VALA KERASIYA,SAMBHUBHAI MAYAJAR AYER	RULE SERVED
17687	FA/332/2007	12/11/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	JASHIBEN WIDOW OF GOVINDBHAI AMBALAL SUTHAR,MINOR VIPULBHAI GOVINDBHAI SUTHAR,RANJANBEN GOVINDBHAI SUTHAR,SHANTABEN DAUGHTER OF AMBALAL KHODIDAS SUTHAR,ANJUBEN DAUGHTER OF GOVINDBHAI AMBALAL SUTHAR,MINOR HITENBHAI TRIKAMLAL SUTHAR,MINOR FORAMBEN TRIKAMLAL SUTHAR,HIRABEN WIDOW OF AMBALAL KHODIDAS SUTHAR,BHAVNABEN GOVINDBHAI SUTHAR,NARENDRA MADHAVLAL JOSHI,DASARATHBHAI SHANKARDAS PATEL	RULE SERVED
17688	FA/336/2007	18/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	DINESHBHAI SHANKARLAL CHODHARY,BADHIBEN DINESHBHAI CHODHARY,BABUBHAI ISHWARBHAI PRAJAPATI	RULE SERVED,MR TEJAS P SATTA
17689	FA/337/2007	01/03/2019	UNITED INDIA INSURANCE CO. LTD,	MS HINA DESAI	LEGAL HERIS OF DECD MAHESHBHAIMAKWANA,LALITABEN MAHESHBHAI,MINOR MITEN MAHESHBHAI,MINOR HETAL MAHESHBHAI,MAHENDRABHAI PUNABHAI MAKWANA	,RULE SERVED,MR RAXIT J DHOLAKIA
17690	FA/377/2007	01/02/2013	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	BHANUBEN WD/O.UDAYSINH CHUNILAL NAYAK,PANKAJ UDAYSINH NAYAK,BHUPENDRA UDAYSINH NAYAK,JYOTIBALA UDAYSINH NAYAK,VASANTIBEN CHUNILAL NAYAK,FARID MOHAMMAD TAJ MOHAMMAD,DIPAKKUMAR NARAYANLAL PADIYAR	RULE SERVED,MR JOY MATHEW,(MR NIRAL R MEHTA)
17691	FA/378/2007	30/04/2013	IRFANBHAI KAMALUDIN,	(MR HM PRACHCHHAK)	BHUPAT KESHU,PRABHUBHAI RATILAL JAISWAL,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR PALAK H THAKKAR
17692	FA/379/2007	31/07/2015	LAXMIBEN WD/O. DHARAMSINGH DALISINGHJI,	MR SANDIP C SHAH	SAVAJIR CHAMNAJI LANGARA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,(MR AG VYAS),MS HINA DESAI
17693	FA/380/2007	10/02/2012	UNITED INDIA INS. CO LTD.,	MR VIBHUTI NANAVATI	VINABEN KARUSINH SOLANKI,KOHYAJI KARUSINH SOLANKI,SHANKARBHAI KARUSINH SOLANKI,SOMABHAI PUNABHAI PARMAR,RASIKBHAI BHAGVANDAS PATEL,NATIONAL INSURANCE CO.LTD.,MADHAVSINH JAGATSINH PARMAR,VAJAJI MATHURJI PARMAR	RULE SERVED,MR MEHUL SHARAD SHAH,MS MEGHA JANI,MR.HIREN M MODI
17694	FA/382/2007	09/02/2016	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	DHULIBEN W/O. AMBALAL KALIDAS PATEL,BHARATKUMAR AMBALAL PATEL,BHARATKUMAR JAYANTILAL PATEL	MR MA KHARADI,MR V B MALIK
17695	FA/383/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDULLA ISMAIL AADAM,SHABBIR ISMAIL AADAM,ALLI ISMAIL AADAM,THE EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17696	FA/384/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ALLI MOHAMMAD YUSUF,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17697	FA/385/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHAMMAD IQBAL ALIBHAI'S POWEROF ATTORNEY GULAM YAQUB MUSA,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17698	FA/386/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	FATMA HAZI VALI IBRAHIM,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17699	FA/387/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHAMMAD IQBAL ALIBHAI'S POWEROF ATTORNEY GULAM YAQUB MUSA,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17700	FA/388/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHAMMAD IQBAL ALIBHAI'S POWEROF ATTORNEY GULAM YAQUB MUSA,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17701	FA/389/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	GULAM MOHAMMAD MUSA SHETH,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17702	FA/390/2007	13/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOTABEN UMMARJI MUSA,EXECUTIVE ENGINEER	NOTICE SERVED,MR MM SAIYED
17703	FA/391/2007	11/11/2014	HEIRS & LRS. OF DECD. PRABHUDASBHAI SHANTILAL SUCHAK,NIRMALABEN PRABHUDAS SUCHAK,VINAYKANT PRABHUDAS SUCHAK,DAXABEN PRABHUDAS SUCHAK,KISHOR PRABHUDAS SUCHAK,KUSUMBABEN SHANTILAL SUCHAK (DELETED)	MR AMAR D MITHANI	BANNALAL SHRIRAM MALI,GURUDEV ROADLINES,NEW INDIA INSURANCE CO. LTD.,REKHABEN KATHDADBHAI BAKHLAKHIYA,NEW INDIA INSURANCE CO.	RULE SERVED,MR NAGESH C SOOD,MR SIRAJ R GORI
17704	FA/394/2007	10/02/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	DAUDBHAI VALIMOHMAD NOTIYAR F/O,ROMATBHAI DAUDBHAI NOTIYAR M/O,MAMADBHAI DAUDBHAI NOTIYAR B/O,NOORMOHMAD ABBAS NOTIYAR,MORARJI JADAVJI THAKER,THE NEW INDIA ASSURANCE CO.,KARANSINH TRILOKSINH KSHATRIYA,PARAMJITKAUR GURDEVSINH KALSI	NOTICE SERVED,MR AJAY R MEHTA
17705	FA/402/2007	04/09/2009	CHIEF OFFICER,AHMEDABAD MUNICIPAL TRANSPORT SERVICES,	MR RR MARSHALL	KOKILABEN HIRALAL WAGHELA,BHAVESH HIRALAL WAGHELA,MINOR THRO'KOKILABEN H WAGHELA,ARJAN NARAN WAGHELA,RAMIBEN ARJAN WAGHELA	
17706	FA/405/2007	17/03/2017	PARSING DULIYA VASAVA,KALUBEN PARSING VASAVA	MR DN PANDYA	DELETED,HARENDRA HEMANTLAL MEHTA,ORIENTAL INSURANCE CO. LTD.	,SERVED BY AFFIX. (R),MR KK NAIR
17707	FA/406/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIJUBEN POPATBHAI SOLANKI,MANSANGBHAI JIVRAJBHAI SOLANKI,SANGUBEN JIVRAJBHAI SOLANKI,MINOR MENABEN JIVRAJBHAI SOLANKI,MINOR JITABEN JIVRAJBHAI SOLANKI,MINOR DAKABEN JIVRAJBHAI SOLANKI,IKBALBHAI JUSAFBHAI PATHAN,DEEPSING AMARSING MAN	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17708	FA/407/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	ASHWIN BACHUBHAI SANKALIYA,HANSABEN BACHUBHAI SANKALIYA,IQBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17709	FA/408/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	MANSANGBHAI JIVRAJBHAI SOLANKI,SANGUBEN JIVRAJBHAI SOLANKI,MINOR MENABEN JIVRAJBHAI SOLANKI,MINOR JITABEN JIVRAJBHAI SOLANKI,MINOR DAKABEN JIVRAJBHAI SOLANKI,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE UNSERVED,UNSERVED EXPIRED (R),MR MM TIRMIZI
17710	FA/409/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	VELABHAI NANJIBHAI RATHOD,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17711	FA/410/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	ASHWIN BACHUBHAI SANKALIYA,HANSABEN BACHUBHAI SANKALIYA,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17712	FA/411/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	MANSANGBHAI JIVRAJBHAI SOLANKI,SAGUBEN JIVRAJBHAI SOLANKI,MINOR MENABEN JIVRAJBHAI SOLANKI,MINOR JITABEN JIVRAJBHAI SOLANKI,MINOR DAKABEN JIVRAJBHAI SOLANKI,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17713	FA/412/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	VELABHAI NANJIBHAI RATHOD,MINOR NARESH VELABHAI RATHOD,VINU VELABHAI RATHOD,MINOR JAYANTIBHAI VELABHAI RATHOD,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17714	FA/413/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	ASHWIN BACHUBHAI SANKALIYA,HANSABEN BACHUBHAI SANKALIYA,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17715	FA/414/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	ASHWIN BACHUBHAI SANKALIYA,HANSABEN BACHUBHAI SANKALIYA,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17716	FA/415/2007	29/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	GORDHANBHAI MASHRUBHAI RATHOD,IKBALBHAI JUSAFBHAI PATHAN,DEEPSANG AMARSING MAN	RULE NOT RECD BACK,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),MR MM TIRMIZI
17717	FA/416/2007	12/02/2008	GSRTC,	MRS VASAVDATTA BHATT	DEVABHAI BHAYABHAI BHARWAD (FATHER OF DECD.),SANTOKBEN DEVABHAI BHARWAD (MOTHER OF DECD.),MERABHAI DEVABHAI BHARWAD (SISTER OF DECD.),RAMILABEN DEVABHAI BHARWAD (SISTER OF DECD.),GELABHAI DEVABHAI BHARWAD MINOR (BROTHER OF DECD.),INDUBEN DEVABHAI BHARWAD MINOR (SISTER OF DECD.),JYOTIBEN DEVABHAI BHARWAD MINOR (SISTER OF DECD.),VASTABHAI M SOLANKI,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,(MR SANDEEP N BHATT)

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17718	FA/418/2007	08/03/2018	BHIKHBEN MURARBHAI PATEL,	MR ASPI M KAPADIA	HEIRS OF DEVIBEN VANMALI,UTTAMBHAI VANMALI,MANGIBEN DALPAT,LALLUBHAI DALPATBHAI SINCE DECD HIS HEIRS AND REPRESENTATIVE,VALIBEN LALLUBHAI WDO LALLUBHAI,HITENDRABHAI LALLUBHAI PATEL SON,PRAMODBHAI LALLUBHAI PATEL,DHARMENDRABHAI LALLUBHAI PATEL SON,KOKILABEN LALLUBHAI PATEL DAUGHTER,SATISHKUMAR LALLUBHAI PATEL SON,SUDHABEN WDO NBHAGWATIBHAI LALLUBHAI PATEL,SAJANKUMAR BHAGWATIBHAI PATEL SON,NENSIKUMAR BHAGWATIBHAI PATEL DAUGHTER OF BHAGWATIBHAI PATEL,JAMNABEN AMBUBHAI GOVINDBHAI THROUGH POWER OF ATTORNEY,RAMESHBHAI AMBUBHAI THROUGH POWER OF ATTORNEY,GIRISHBHAI AMBUBHAI THROUGH POWER OF ATTORNEY,SOMABHAI AMBUBHAI THROUGH POWER OF ATTORNEY,ILABEN AMBUBHAI THROUGH POWER OF ATTORNEY,DAHIBEN AMBUBHAI THROUGH POWER OF ATTORNEY,SUMANBEN AMBUBHAI THROUGH POWER OF ATTORNEY,VANMALIBHAI GOPALBHAI THROUGH POWER OF ATTORNEY,PRAMODBHAI VANMALIBHAI THROUGH POWER OF ATTORNEY,NARMADABEN VANMALIBHAI THROUGH POWER OF ATTORNEY,BHAGUBEN VANMALIBHAI THROUGH POWER OF ATTORNEY,UMEDBHAI VANMALIBHAI FOR HIMSELF AND POA H. OF	,RULE SERVED,RULE SERVED BY DS,MR NM KAPADIA,(MR JB PARDIWALA),MR BA SURTI
17719	FA/421/2007	08/02/2019	SUNNY ABHILASHBHAI MEHTA,	MR PANKAJ R DESAI	KALUBHAI GAGUBHAI DABHI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
17720	FA/424/2007	28/08/2014	JYOTSNABEN D/O RAVATJI GODAJI PUROHIT (NOW MAJOR),	MS MITA S PANCHAL	GUJARAT STATE ROAD TRANSPORT CORPORATION,KALUBEN WD/O RAVATJI GODAJI PUROHIT,KANTIBHAI CHHAGANLAL PATEL,NEW INDIA INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MR HARDIK C RAWAL,MR NAGESH C SOOD
17721	FA/426/2007	21/04/2008	GSRTC,	MR ASHISH H SHAH	RADHABEN KARA KOLI,DEVUBEN KARA KOLI,AMRATLAL SHIVAJI SOLANKI,NEW INDIA INSURANCE CO LTD.,MAFAJI DIPAJI MAJIRANA	,MR SUNIL B PARIKH
17722	FA/427/2007	22/09/2009	BACHANI TEXTILES PVT. LTD.,	MR TUSHAR MEHTA	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	RULE SERVED,MS LILU K BHAYA
17723	FA/429/2007	27/09/2012	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	NADIYA KARSANBHAI KALABHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
17724	FA/430/2007	27/09/2012	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	HEIR OF DECD. NADIYA BECHAR BHAI J.: NADIYA NARANBHAI B.,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
17725	FA/431/2007	27/09/2012	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	RAVAL KESHABHAI MOHANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	PUBLIC PROSECUTOR,RULE SERVED
17726	FA/432/2007	27/09/2012	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	HEIR OF DECD. PATEL BHAYCHAND BHAI A.: PATEL BHIKHABHAI B.,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
17727	FA/433/2007	27/09/2012	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL NARAYANBHAI AMBARAMBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17728	FA/440/2007	24/04/2019	NAZRUBHAI ABHESING MAHIDA,RUKSHANA NAZRUBHAI MAHIDA	MR MTM HAKIM	AMINBHAI ABHESING MAHIDA,DINESHBHAI R.S HAH,NATIONAL INSURANCE CO. LTD.,G.S.R.T.C.	RULE SERVED,MS LILU K BHAYA,MS MONALI H BHATT
17729	FA/441/2007	15/10/2014	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. PRAHLADBHPRAHLADBHAI KASHIRAM PATEL,PATEL RAIBEN @ RITABEN WIDOW OF PATEL PRAHLADBHAI K.,PAETL KIRANBEN DAUGHTER OF PATEL PRAHLADBHAI K.,PATEL NAINABEN DAUGHTER OF PATEL PRAHLADBHAI K.,PATEL KARMENDRAKUMAR SON OF PATEL PRAHLADBHAI K.,PATEL KALPESHKUMAR SON OF PATEL PRAHLADBHAI K.,PATEL KANKUBEN MOTHER OF PATEL PRAHLADBHAI K.,PATEL KASHIRAM MOHANBHAI (DELETED),PATEL PARSHOTTAMBHAI @ CAHNDUBHAI HARIBHAI,PATEL KESHAVLAL SENDHIDAS	,NOTICE NOT RECD BACK,RULE UNSERVED,MR KR BRAHMBHATT,MR MAYUR RAJGURU
17730	FA/442/2007	28/03/2008	USMANGANI JAMALBHAI KHANJI,	MR V B MALIK	KANTIBHAI SALUBHAI DAMOR,LALJIBHAI KODARBHAI BAMAINIYA,UNITED INSURANCE CO. LTD.	RULE SERVED
17731	FA/443/2007	28/03/2008	NAVINCHANDRA JAGABHAI BAGORE,,	MR V B MALIK	KANTIBHAI SALUBHAI DAMOR,LALJIBHAI KODARBHAI BAMAINIYA,UNITED INSURANCE CO. LTD.	RULE SERVED
17732	FA/444/2007	28/03/2008	PRUTHVISINH AMARSINGH PARMAR,	MR V B MALIK	KANTIBHAI SALUBHAI DAMOR,LALJIBHAI KODARBHAI BAMAINIYA,UNITED INSURANCE CO. LTD.	RULE SERVED
17733	FA/445/2007	23/02/2012	ARJUNSINH RATANSINH SINDHA,	MR KASHYAP R JOSHI	THE CHAIRMAN G.S.R.T. CORPORATION, A'BAD,JAYABEN K. PATEL,THE UNITED INDIA INSURANCE CO.LTD.	,MRS VASAVDATTA BHATT,MS HINA DESAI
17734	FA/446/2007	21/08/2014	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	RUKHIBEN JAMALSINH PRABHATSINHPATEL,KIRANSINH JAMALSINH PATEL,KANTIBHAI LAXMANBHAI ODE,BRIJESHKUMAR BRAHKISHOR CHATURVEDI	RULE SERVED,MR UM SHASTRI
17735	FA/453/2007	24/09/2014	ORINETAL INSURANCE CO. LTD,	MS KARUNA V RAHEVAR	JAYABEN WD/O DECD. KALIDAS RANCHHODBHAI,RAMESHBHAI KALALBHAI DESAI,RANJANBEN KALABHAI DESAI,AFJALALI DOSUBHAI SINDHI,KANSAWALA TOBBACO COMPANY	RULE SERVED,MR HITESH N ACHARYA
17736	FA/458/2007	05/02/2013	LALITA DAUGHTER OF RAMESHWAR JAISHWAL,TARUN,VISHAL @ HUKAMCHAND SON OF RAMESHWAR JAISHWAL,ASHABEN W/DO. RAMESHWAR SHIVLAL JAISWAL	(MR PARESH M DARJI)	RAMESHBHAI ASHABHAI MAKWANA,DEVCHANDRABHAI BALUBHAI PATEL,NEW INDIA ASSURANCE CO.	MS SHILPA R SHAH,MR SHASHIKANT S GADE
17737	FA/459/2007	25/09/2018	MAHEMUDABIBI IBRAHIMKHAN PATHAN,IQBALKHAN IBRAHIMKHAN PATHAN,ROSHANBIBI IBRAHIMKHAN PATHAN	MR SHITAL R PATEL	ASHOKKUMAR RAJENDRA ARORA,THE NEW INDIA INSURANCE CO. LTD.,USHABEN RAJENDRAKUMAR PATEL,THE ORIENTAL INSURANCE COMPANY	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
17738	FA/461/2007	12/02/2014	A.M.C.,	MR BH BHAGAT	NAVBHARAT TRAVELS,	NOTICE SERVED
17739	FA/462/2007	02/03/2016	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. AHIR KSHURBHAI HAJABHAI,VALIBEN KESHURBHAI,RAMBHAI KESHURBHAI,PAMIBEN KESHURBHAI,JASHIBEN KESHURBHAI,JAYABEN KESHURBHAI,NATHABHAI N. DHORIYA (DRIVER OF GOODS RICKSHAW) [DELETED],KAMLESHBHAI GOVINDBHAI JETHWA (OWNER OF GOODS RICKSHAW)	,DELETED,RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
17740	FA/463/2007	12/02/2014	A.M.C.,	MR BH BHAGAT	NAVBHARAT TRAVELS,	RULE SERVED
17741	FA/464/2007	09/10/2013	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	TULSIDAS BALVANTBHAI GHOD (BHIL),JAMNABEN BALVANTBHAI GHOD (BHIL),MINOR SANGITABEN BALVANTBHAI GHOD (BHIL),MINOR SUMITRABEN BALVANTBHAI GHOD (BHIL),MANABHAI RUMALBHAI GHOD (BHIL),BIJALIBEN MANABHAI GHOD (BHIL),RAMESHBHAI JOTIBHAI KHARADI,CHANDRASINH MOHANSINH DAMOR	NOTICE SERVED,MR YM THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17742	FA/465/2007	09/10/2013	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	TULSIDAS BALVANTBHAI GHOD (BHIL),JAMNABEN BALVANTBHAI GHOD (BHIL),MINOR SANGITABEN BALVANTBHAI GHOD (BHIL),MINOR SUMITRABEN BALVANTBHAI GHOD (BHIL),MANABHAI RUMALBHAI GHOD (BHIL),BIJALIBEN MANABHAI GHOD (BHIL),RAMESHBHAI JOTIBHAI KHARADI,CHANDRASINH MOHANSINH DAMOR	NOTICE SERVED,MR YM THAKKAR
17743	FA/477/2007	10/06/2016	THE CHAIRMAN/SECRETARY,THE EXECUTIVE ENGINEER	MR RUTVIJ M BHATT	M/S. RAJESH BUILDERS THROUGH: IT'S PARTNER,	MR NILESH A PANDYA
17744	FA/483/2007	09/05/2008	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	K. JANKIRAO DALAYAA,M/S CHEMICAL AND RESIVES PVT. LTD.,M/S. ARUNODAY STEEL INDUSTRIES	RULE SERVED,MR KETAN D SHAH
17745	FA/692/2007	22/02/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SURYAKANTBHAI GORDHANBHAI PATEL,MANJULABEN SURYAKANTBHAI PATEL,MATHURBHAI RAVJIBHAI KATARIA	DELETED,MR HARSHADRAY A DAVE
17746	FA/696/2007	05/08/2011	DASHRATHBHAI BECHARDAS,	MR VIKRAM J THAKOR	HEIRS OF DECD. NARMADBEN JAYNARAYAN SHARMA,GOPAL JAYNARAYAN SHARMA	,MR SS PANESAR
17747	FA/697/2007	24/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	RUKHIBEN W/D. OF VIRABHAI @ MANGUBHAI RANCHHODBHAI PATEL,KALIDAS VIRABHAI PATEL,MADUBEN VIRABHAI PATEL,SURENDRASINH JANATSINH	RULE SERVED,SERVED BY RPAD (R)
17748	FA/710/2007	07/04/2014	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR MAHESH KANUBHAI,DHIRUBHAI SHAMBHUBHAI DRIVER,SHAMBHUBHAI BHAVANBHAI KUMBHANI - OWNER	,RULE SERVED
17749	FA/711/2007	07/04/2014	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF SHANTIBEN KANUBHAI,KANUBHAI MANABHAI,MAHESH KANUBHAI,MINOR SURESH KANUBHAI,MINOR BHAVNA KANUBHAI,DHIRUBHAI SHAMBHUBHAI DRIVER,SHAMBHUBHAI BHAVANBHAI KUMBHANI OWNER	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
17750	FA/712/2007	07/04/2014	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF PARVATIBEN TEJABHAI,TEJABHAI RAMABHAI UVCHARAD,MINOR GOURIBEN TEJABHAI,MINOR CHANDRIKABEN TEJABHAI,MINOR DAYABEN TEJABHAI,DHIRUBHAI SHAMBHUBHAI DRIVER,SHAMBHUBHAI BHAVANBHAI KUMBHANI OWNER	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
17751	FA/713/2007	07/04/2014	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOVINDBHAI MANABHAI,DHIRUBHAI SHAMBHUBHAI DRIVER,SHAMBHUBHAI BHAVANBHAI KUMBHANI OWNER	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
17752	FA/714/2007	14/09/2009	RAMBHAI NATHABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17753	FA/715/2007	14/09/2009	GOVINDBHAI ISHWARBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17754	FA/716/2007	14/09/2009	THE HEIR OF RAMANBHAI RAMABHAI,HASUMATIBEN RAMANBHAI,BHARATKUMAR RAMANBHAI,PRAMUKHBHAI RAMANBHAI,URMILABEN RAMANBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17755	FA/717/2007	14/09/2009	SHANKERBHAI KELABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17756	FA/718/2007	14/09/2009	KESHABHAI RAVICHANDRABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17757	FA/719/2007	14/09/2009	HEIRS OF AMBALAL NATUBHAI,SAVITABEN AMBALAL,DINESHBHAI AMBALAL	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17758	FA/720/2007	14/09/2009	AMRUTBHAI MATHURBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17759	FA/721/2007	14/09/2009	BHIKHABHAI KHODABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17760	FA/722/2007	14/09/2009	GOVINDBHAI MAGANBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17761	FA/723/2007	14/09/2009	PRAHLADBHAI ISHWARBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17762	FA/724/2007	14/09/2009	VALLABHBHAI MAIPATRAM,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17763	FA/725/2007	14/09/2009	LALABHAI DAHYABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17764	FA/726/2007	14/09/2009	HARIBHAI BALDAVBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17765	FA/727/2007	14/09/2009	BHAIKHABHAI BALDEVBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17766	FA/728/2007	14/09/2009	NATVARBHAI CHIMANLAL,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17767	FA/729/2007	14/09/2009	BHIKHABHAI DHURABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17768	FA/730/2007	14/09/2009	NARUNBHAI MOTIBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17769	FA/731/2007	14/09/2009	CHHABHAI BECHARBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17770	FA/732/2007	14/09/2009	HEIRS OF KHODABHAI SHANKARBHAI,ATMARAM KHODABHAI,NARSINHBHAI KHODABHAI,FULCHANDBHAI KHODABHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17771	FA/733/2007	14/09/2009	THE HEIRS OF VADIBHAI TRIKAMBHAI,SHAKIBEN VADIBHAI,KANAIYALAL VADIBHAI,CHANDRIKABEN VADIBHAI,VISHNUBHAI VADIBHAI,BHARATKUMAR VADIBHAI,GIRISHBHAI VADIBHAI,VIDHYABEN VADIBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17772	FA/734/2007	14/09/2009	ARVINDBHAI SOMABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17773	FA/735/2007	14/09/2009	NATVARBHAI PURSOTTAMBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17774	FA/736/2007	14/09/2009	RAMANJI JASUJI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER
17775	FA/742/2007	04/09/2015	PATEL JIVIBEN WD/O KASHIRAM RAMCHANDDAS,JAYESHKUMAR KASHIRAM PATEL,DIPIN KASHIRAM PATEL,KANKUBEN WD/O RAMCHANDDAS BECHARDAS	MR MEHUL SHARAD SHAH	CHAUHAN MEHBUBKHAN ABDULKHAN,SAVAIKHA UMARKHA BELIM,NEW INDIA INSURANCE CO.	RULE SERVED,MR SHASHIKANT S GADE
17776	FA/744/2007	07/02/2019	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	BHANUMATIBEN WD/O. DUKSHICHANDT. MANDAL,SUNITARANI DUKSHICHAND MANDAL,SUKESH DUKSHICHAND MANDAL,MUKESH DUKSHICHAND MANDAL,BHAGAJI BHIKHAJI THAKOR,SANTOSH GAS SERVICE	RULE SERVED,RULE UNSERVED,MR RITURAJ M MEENA
17777	FA/747/2007	27/06/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAMESHBHAI BACHUBHAI RATHOD,MAHAMMAD NAZIR GULAM RASUL JADAV,RAFIK AHMAD ABDUL HAMID SHAIKH	SERVED BY AFFIX. (R),MR MA PAREKH
17778	FA/748/2007	27/06/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAMESHBHAI BACHUBHAI RATHOD,MAHAMMAD NAZIR GULAM RASUL JADAV,RAFIK AHMAD ABDUL HAMID SHAIKH	SERVED BY AFFIX. (R),MR MA PAREKH
17779	FA/749/2007	27/06/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAMESHBHAI BACHUBHAI RATHOD,MAHAMMAD NAZIR GULAM RASUL JADAV,RAFIK AHMAD ABDUL HAMID SHAIKH	SERVED BY AFFIX. (R),MR MA PAREKH
17780	FA/750/2007	27/06/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PARVATIBEN WIDOW OF CHIMANBHAIRUPSINGH,MAHAMMAD NAZIR GULAM RASUL JADAV,RAFIK AHMAD ABDUL HAMID SHAIKH	RULE NOT RECD BACK,SERVED BY AFFIX. (R)
17781	FA/757/2007	23/09/2014	DIPAKABEN DINESHBHAI PATEL,	MR MTM HAKIM	KETANBHAI ARVINDBHAI BHRAMBHATT,KETANBHAI ARVINDBHAI BHRAMBHATT,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
17782	FA/758/2007	28/02/2014	REGIONAL DIRECTOR EMPLOYEE STATE INSURANCE CORPN,	MR HEMANT S SHAH	DALIBEN KISHANSING,	RULE SERVED

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17783	FA/759/2007	09/10/2009	BACHANI TEXTILES PVT. LTD.,	MR TUSHAR MEHTA	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	RULE SERVED BY DS,MS LILU K BHAYA
17784	FA/760/2007	02/12/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	CHAUHAN NENAJI MAHOTJI SINCE DIED HIS LEGAL HEIRS,SMT.JIVUBA CHAUHAN WD/O SHRI NENAJI CHAUHAN,SHRI GANDAJI CHAUHAN S/O SHRI NENAJI CHAUHAN,SHRI CHAMANJI CHAUHAN S/O SHRINENAJI CHAUHAN,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
17785	FA/761/2007	02/12/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	CHAUHAN CHHAGUJI MAHOTJI SINCE DIED HIS LEGAL HEIRS,SMT.GAURIBA CHAUHAN WD/O SHRI CHHAGUJI CHAUHAN,SHRI BHIKHAJI CHAUHAN S/O SHRICHHAGUJI CHAUHAN,SHRI RAVAJI CHAUHAN S/O SHRI CHHAGUJI CHAUHAN,SHRI GANAJI CHAUHAN S/O SHRI CHHAGUJI CHAUHAN,SHRI BAKAJI CHAUHAN S/O SHRI CHHAGUJI CHAUHAN,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
17786	FA/762/2007	02/12/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	CHAUHAN ALUJI MAHOTJI SINCE DIED HIS LEGAL HEIRS,SHRI CHANDUJI CHAUHAN S/O SHRIALUJI CHAUHAN,SHRI BABUJI CHAUHAN S/O SHRI ALUJI CHAUHAN,SHRI VIRAJI CHAUHAN S/O SHRI ALUJI CHAUHAN,SHRI FATESANG CHAUHAN S/O SHRIALUJI CHAUHAN,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
17787	FA/763/2007	02/12/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	CHAUHAN VAJUJI KUNVARJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17788	FA/765/2007	05/11/2014	DHONDIBA TUKARAM DONGARE,	MR MEHUL SHARAD SHAH	SHAIKH JAKIRBHAI SHERBHAI,SHAIKH MAKBULBHAI SHERBHAI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
17789	FA/770/2007	03/05/2017	THE ORIENTAL INSURANCE COMPANYLTD.,	(MR MAULIK J SHELAT)	JENABAI RAMDHAN HAJAM,TALAB RAMDHAN HAJAM,SHERBANU RAMDHAN HAJAM,ASHIBAI UMAR HAJAM,MURLIDHAR CHUNILAL TRIVEDI	MR MEHUL S SHAH,(MR SURESHM SHAH),MR UI VYAS,MR N P CHAUDHARY
17790	FA/771/2007	23/09/2014	PALABHAI BHIMABHAI SOLANKI,	MR PRAVIN GONDALIYA	VALLABHBHAI MULJIBHAI RANAPARIYA,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,MR SUNIL B PARIKH
17791	FA/772/2007	26/09/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	PRAVINBHAI BABARBHAI PATEL,MADHUBEN PRAVINBHAI PATEL,PURVESH HARESHBHAI PATEL,BHUPENDRABHAI M PATEL	,MR MM SAIYED
17792	FA/773/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL RAMABHAI SOMDAS SINCE DIED HIS HEIRS,PATEL KANKUBEN RAMABHAI WIDOW,PATEL POPATBHAI RAMABHAI SON,PATEL DASHRATHBHAI RAMABHAI SON,PATEL RAJUBHAI RAMABHAI SON,PATEL SAILESHBHAI RAMABHAI SON,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE NOT RECD BACK
17793	FA/774/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL NARAYANBHAI SHANKARBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MD VAKIL

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17794	FA/775/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL KALABHAI AMBARAMBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MD VAKIL
17795	FA/776/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	(A). PATEL BHAGABHAI SHANKAR BHAI,(B). PATEL BABABHAI SHANKAR BHAI, SINCE DIED HIS HEIRS,SURAJBEN BABABEN PATEL.WIDOW,RAJUBHAU BABBHAI PATEL. SON,RAMESHBHAI BABABHAI PATEL .SON,MUKESHBHAI BABABHAI PATEL. SON,(C). PATEL MANIBHAI SHANKAR BHAI, HIS HEIRS.,REVABEN MANILAL PATL WIDOW,GOVINDBHAI MANILAL PATEL. SON,REMESHBHAI MANILAL PATEL. SON,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE NOT RECD BACK,UNSERVED EXPIRED (R)
17796	FA/777/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL VIRABHAI JOITABHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,UNSERVED EXPIRED (R)
17797	FA/778/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL AMBALAL VITHATHALBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MD VAKIL
17798	FA/779/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	PATEL KANUBHAI SOMABHAI SINCE DIED HIS HEIRS,PATEL KOKILABEN KANUBHAI.WIDOW,PATEL GETABEN KANUBHAI. DAUGH.,PATEL ASHABEN KANUBHAI. DAUGH,PATEL HETALBEN KANUBHAI.DAUGH.,PATEL JATINKUMAR KANUBHAI. SON,PATEL TRUPTIBEN KANUBHAI.DAUGH,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE NOT RECD BACK
17799	FA/780/2007	21/08/2008	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	HEIR OF DECD. PATEL SHANKAR BHAI MAGANBHAI,PATEL TARABEN DAHYABHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR MD VAKIL
17800	FA/781/2007	04/08/2008	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	(A).PATEL SATISHBHAI B. (B).PATEL JITENDRAKUMAR B.,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17801	FA/782/2007	04/08/2008	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	PATEL JAYANTIBHAI ISHWARLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17802	FA/783/2007	04/08/2008	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	PATEL BHIKHABHAI ISHWARLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17803	FA/784/2007	04/08/2008	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	CHAVADA RAMUJI JIVAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17804	FA/786/2007	30/11/2009	UNION OF INDIA THRO' GENERAL MANAGER,,CHIEF SECURITY OFFICER,DIVISIONAL SECURITY OFFICER	MR RAMNANDAN SINGH	NINAMA SADIYABHAI TITABHAI THRO' JITENDRA K. VAIDYA,	MR YV SHAH
17805	FA/788/2007	06/08/2015	DY. COLLECTOR,EXECUTIVE ENGINEER,GOVT. OF GUJARAT	GOVERNMENT PLEADER	NIRAYU PVT. LTD. THRO' POA,	MR VIJAY N RAVAL
17806	FA/790/2007	13/03/2008	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SANKARJI HEMAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17807	FA/791/2007	13/03/2008	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	GANDAJI GALABJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17808	FA/792/2007	13/03/2008	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	KANJIBHAI BHUDARDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
17809	FA/793/2007	13/03/2008	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	RANCHODJI HEMATAJI (SINCE DEC'D THRO' HEIRS & LRS,FATAAJI RANCHODJI HEMATAJI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER
17810	FA/794/2007	13/03/2008	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SANKARJI HEMAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17811	FA/795/2007	17/09/2014	TARABEN WD/O. HARISINH DAHYASINH THAKORE,BHARATKUMAR HARISINH THAKORE,RANJITSINH HARISINH THAKORE,GEETABEN HARISINH THAKORE,RITABEN HARISINH THAKORE	(MR.SARTHAK K VYAS)	CHANDRAKANT @ CHANDULAL AMBALAL PATEL,NEW INDIA INSURANCE CO. LTD.,DISTRICT SUPERINTENDENT OF POLICE,NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,MR MEHUL SHARAD SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RAKESH R PATEL
17812	FA/796/2007	17/09/2014	PUSHPABEN WD/O. VISHNUBHAI ISHWARBHAI PATEL,MINOR AMITKUMAR VISHNUBHAI PATEL,MINOR KINNARIBEN VISHNUBHAI PATEL,ISHWARBHAI KESHAVLAL PATEL,RAMIBEN ISHWARBHAI PATEL	(MR.SARTHAK K VYAS)	CHANDRAKANT @ CHANDULAL AMBALAL PATEL,NEW INDIA INSURANCE CO. LTD.,DISTRICT SUPERINTENDENT OF POLICE,NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,MR MEHUL SHARAD SHAH,MS MEGHA JANI
17813	FA/797/2007	17/09/2014	GEETABEN WD/O. JAGDISHBHAI BODAT,MINOR HITESHKUMAR JAGDISHBHAI BODAT,BACHUBHAI MANUJI BODAT	(MR.SARTHAK K VYAS)	CHANDRAKANT @ CHANDULAL AMBALAL PATEL,NEW INDIA INSURANCE CO. LTD.,DISTRICT SUPERINTENDENT OF POLICE,NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,MR MEHUL SHARAD SHAH,MS MEGHA JANI
17814	FA/798/2007	17/09/2014	RAJIBEN WD/O. RAGHUBHAI MEVABHAI RABARI,MINOR BHARATKUMAR RAGHUBHAI RABARI,MINOR SANJAYKUMAR RAGHUBHAI RABARI,MINOR NIKULKUMAR RAGHUBHAI RABARI	(MR.SARTHAK K VYAS)	CHANDRAKANT @ CHANDULAL AMBALAL PATEL,NEW INDIA INSURANCE CO. LTD.,DISTRICT SUPERINTENDENT OF POLICE,NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,MR MEHUL SHARAD SHAH,MS MEGHA JANI
17815	FA/799/2007	04/03/2014	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKOR GALABJI DHUDAJI WELL NO. NKIA,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
17816	FA/800/2007	04/03/2014	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKOR DINAJI KHODAJI WELL NO. NKIA,THE SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
17817	FA/801/2007	04/03/2014	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKOR BABUJI GHAMIRJI WELL NO. NKIA,THE SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
17818	FA/802/2007	04/03/2014	OIL & NATURAL GAS CORPORATION LTD. THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL KANTIBHAI KESHAVLAL WELL NO. NKIA,THE SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
17819	FA/824/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI THAKARSHIBHAI KANJIBHAI DECD.THROUGH THE LRS,JAGJIVANBHAI SODABHAI,NARNABHAI SONDHABHAI,JETHABHAI SONDHABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL

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17820	FA/825/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. KARSANBHAI MAKANBHAI,DALVADI BHAGWAN MAKANBHAI,DALVADI SAMJUBEN MAKANBHAI,DALVADI LADUBEN MAKANBHAI,DALVADI KEHANBEN MAKANBHAI,DALVADI KUVERBEN MAKANBHAI,DALVADI BALUBEN MAKANBHAI,DALVADI RUBHABEN MAKANBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR MD VAKIL
17821	FA/826/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI KUNVRABHAI PRABHUBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17822	FA/827/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	LATE DALVADI KARAMSHIBHAI THOBHANBHAI: DALVADI SONDABHAI,JAGJIVANBHAI SONDABHAI,NARANBHAI SONDHABHAI,JETHABHAI SONDHABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17823	FA/828/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI KHODABHAI RAMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17824	FA/829/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI NARANBHAI MOTIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17825	FA/830/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI SUKHABHAI MOTIBHAI,DALVADI SHAMJIBHAI MOTIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17826	FA/831/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF DECD. KUNVRABHAI KHIMABHAI: DALVADI SUKHABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17827	FA/832/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI BHUDARBHAI PRABHUBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17828	FA/833/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	RAGHAVJIBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17829	FA/834/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI MANJIBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17830	FA/835/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI GAGJIBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17831	FA/836/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI MANSUKHBHAI GOKALBHAI,DALVADI THAKARSHI GOKALBHAI,DALVADI UGARIBEN GOKALBHAI,DALVADI GAVRIBEN GOKALBHAI,DALVADI LABHUBEN GOKALBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17832	FA/837/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI PRABHUBHAI DHARAMSHIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17833	FA/838/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI NAGARBHAI AMARSHIBHAI DECD.THROUGH THE LRS,BHIMABHAI NAGARBHAI,JAVERBHAI NAGARBHAI,LAVJIBHAI NAGARBHAI,GAURIBEN D/O NAGARBHAI W/O RAVJIBHAI,RAJIBEN D/O NAGARBHAI & W/O DAYARAMBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17834	FA/839/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI ISHWARBHAI AMARSHIBHAIDECD.THROUGH THE LRS,RAMBHABEN W/O ISHWARBHAI,MANSUKHBHAI ISHWARBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK

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17835	FA/840/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI JASMATBHAI JIVRAJBHAI DECD.THR.LRS,SHANTABEN WD/O JASMATBHAI,SHANTABEN JASMATBHAI,DANABHAI JASMATBHAI,GAURIBEN D/O JASMATBHAI W/O RAVJIBHAI,MANGUBEN D/O JASMATBHAI W/O BHAGVANBHAI,DALVADI KHODABHAI JIVRAJBHAI DECD.THROUGH THE LRS,BALDEVBHAI KHODABHAI,LILIBEN D/O KHODABHAI W/O PRABHUBHAI,GODIBEN D/O KHODABHAI W/OKALYANBHAI,DALVADI NARSHIBHAI JIVRAJBHAI,DALVADI MANJIBHAI JIVRAJBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR MD VAKIL
17836	FA/841/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI SHANKARBHAI THOBHANBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17837	FA/842/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI GOKALBHAI DHARAMSHIBHAI DECD.THRO LRS,FULJIBHAI GOKALBHAI,HARJIBHAI GOKALBHAI,KACHARABHAI GOKALBHAI,GANGABEN D/O GOKALBHAI W/O PRABHUBHAI,KEHARBEN D/O GOKALBHAI W/O DEVJIBHAI,RAJUBEN D/O GOKALBHAI W/O ISHWARBHAI,RAUKHIBEN D/O GOKALBHAI W/O ISHWABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17838	FA/843/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI NANDLAL GANPATBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17839	FA/844/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI BHIKHABHAI LAVJIBHAI DECD.THROUGH THE LRS,LADUBEN WD/O BHIKHABHAI,RATILAL BHIKHABHAI,PRAGJIBHAI BHIKHABHAI,MANJUBEN D/O BHIKHABHAI W/O AJMALBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17840	FA/845/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI KHODABHAI AMARSHIBHAI DECD.THROUGH THE LRS,KALYANBHAI KHODABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
17841	FA/846/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI DHARAMSHIBHAI SHIVABHAI,DALVADI JASRAJBHAI SHIVABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17842	FA/847/2007	07/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DALVADI NARANBHAI LAVJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR MD VAKIL
17843	FA/852/2007	18/09/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL,(MR RITESH K SONI)	ANUBHAV SHIPPING AGENCY,	
17844	FA/853/2007	09/12/2015	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	ABDULKARIM R. SHEKH,	MR CH VORA
17845	FA/866/2007	10/02/2012	KAVITABEN WD/O MANSUKHBHAI CHHAGANBHAI TADVI,MINOR ZULUBHAI MANSUKHBHAI TADVI,MINOR BHAVNABEN MANSUKHBHAI TADVI,CHHAGANBHAI HURABHAI TADVI,NANDUBEN CHHAGANBHAI TADVI	MR MTM HAKIM	ABDULGANI MUSABHAI MAKRANI,ABDUL RAUF MOHMADBHAI BARIWALA,NEW INDIA ASSURANCE CO.	,MR JOY MATHEW,MR SANDIP C SHAH
17846	FA/875/2007	30/07/2015	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	DABHI RAJESANG UDESANG,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR JM BAROT
17847	FA/876/2007	30/07/2015	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	DABHI JIVANJI KHENGARJI THROUGH HEIR DABHI GOVINDJI J.,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR JM BAROT
17848	FA/877/2007	30/07/2015	OIL & NATURAL GAS CORP. LTD,	M/S TRIVEDI & GUPTA	DABHI VAJESINH BHUPATSINH,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR JM BAROT

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17849	FA/878/2007	31/07/2018	HEIRS & LRS OF DECD. JAGDISH HARILAL MAKWANA,MADHUBEN JAGDISHBHAI MAKWANA,VAISHALI JAGDISHBHAI MAKWANA,HARSHAD JAGDISHBHAI MAKWANA,SAGAR JAGDISHBHAI MAKWANA	MR TULSHI R SAVANI	RAMESHBHAI BADHABHAI,RAJESHBHAI MANILAL UMRANIYA,UNITED INSURANCE CO. LTD.	NOTICE SERVED,(MR MAULIK J SHELAT),(MR PARESH M DARJI)
17850	FA/879/2007	06/07/2015	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	BABU P. MATHEW,HARIKISHAN PARSHOTTAMDAS KACHHIA,NEELIMA TRAVELLERS	DELETED,MR MTM HAKIM
17851	FA/880/2007	12/04/2019	MADHUBEN KANUBHAI VASAVA,	MR DN PANDYA	RAJU SHANTILAL VASAVA,MAMDEV MAHIPALRAO SHINDE,UNITED INDIA INSURACE CO. LTD,MAGANBHAI VIRAMBHAI VASAVA,LAKHIBEN MAGANBHAI VASAVA	RULE SERVED,RULE SERVED BY DS,MR MTM HAKIM,MR VC THOMAS
17852	FA/883/2007	30/01/2008	GIRNAR EXTRUSIONS PVT. LTD.,	(MR BR GUPTA)	ROYAL ANTIBIOTICS & INVESTMENTPVT. LTD.,	MR JAYKAR B PATEL
17853	FA/895/2007	20/03/2019	SHABANABANU W/O. RUKNUDDIN NIZAMUDDIN SHAIKH,	MR VAIBHAV N SHETH	BABUBHAI SARTANBHAI RABARI / DESAI,GAUTAMBHAI TRIBHOVANDAS PATEL,UNITED INDIA INSURANCE CO. LTD. (DIVISION - 3)	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
17854	FA/908/2007	06/08/2015	VALJIBHAI ZAVERBHAI LATHIA,	MRS KETTY A MEHTA	BHARATKUMAR VASANTLAL RANDERIA,GIRIRAJ BHARATKUMAR RANDERIA,AMISHA BHARATKUMAR RANDERIA,KAMINIBEN ASHOKKUMAR KINARIWAL,VIRBAI AOPI DRIVER	MR NM KAPADIA,MR DILIP L KANOJIYA
17855	FA/909/2007	25/07/2017	BIKHABHAI CHOTABHAI PATEL (DECEASED THROUGH HIS LRS),PREMILABEN WIDOW OF BHIKHABHAI PATEL,RAKESHBHAI BHIKHABHAI PATEL,RAMESHBHAI BHIKHABHAI PATEL	,MR ARPIT A KAPADIA	ULLASBHAI BALUBHAI PATEL,KIRITBHAI AMBALAL PATEL,UNITED INDIA INSURANCE CO. LTD.	MR VIBHUTI NANAVATI,MR MTM HAKIM
17856	FA/911/2007	10/07/2015	MITTHULAL RAM-ASHARE MALLAH,	MR DN PANDYA	DELETED,RAJENDRA PREMJI ASHANI,THE NEW INDIA ASSURANCE CO. LTD.	,RULE UNSERVED,MR VASANTS SHAH
17857	FA/915/2007	30/11/2010	HEIRS OF DECEASED ASLAM ABDULMAJOTHI,ABDUL MITHUBHAI MAJOTHI,FARIDABEN ABDUL MAJOTHI,JAVED ABDUL MAJOTHI,HAVABAI ABDUL MAJOTHI	MS SNEHA A JOSHI,(MR DIVYESH A JOSHI)	IBRAHIM HASAM,IKBAL VALIMAMAD,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR NAGESH C SOOD
17858	FA/920/2007	23/02/2012	VELA KHIMA HARIJAN,BABUBEN VELA HARIJAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAMRATHSINH DANUBHA VAGHELA,NARPATSINH DANUBHA VAGHELA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR SHALIN N MEHTA
17859	FA/921/2007	08/06/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	PRAFULADEVI PRABHATSINH DAULATSINH ZHALA,HARSHADSINH PRABHATSINH ZHALA,DIGVIJAYSINH PRABHATSINH ZHALA,KUNDANBA PRABHATSINH ZHALA,FATEHPURA DOODH UTPADAK SAHAKARI,ORIENTAL INSURANCE CO. LTD.,DHARAMBHAI MVJIBHAI KANGARIYA	RULE SERVED,MR VIBHUTI NANAVATI,MR DILIP B RANA,MR.HIREN M MODI
17860	FA/923/2007	12/12/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	DANSANGBHAI KARSANBHAI JAMOD,BHIKHIBEN DANSANGBHAI JAMOD,ATULBHAI RASIKRAI MANKAD	RULE SERVED,SERVED BY AFFIX. (R)
17861	FA/927/2007	14/09/2015	MANSUKHBHAI MOHANBHAI VARSANI SINCE DECD. THRO' HEIRS,MANJULABEN MANSUKHBHAI VARSANI,PRAFULABHAI MANSUKHBHAI VARSANI,MANISHABEN MANSUKHBHAI VARSANI,PARULBEN MANSUKHBHAI VARSANI,MOHANBHAI NARSIBHAI VARSANI,MANUBEN MOHANBHAI VARSANI	MR PANKAJ R DESAI	BALVINDERSINGH BALBIRSINGH OWNER,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
17862	FA/928/2007	24/04/2009	BHARUCH DISTRICT MILK PRODUCTION CO-OP. SOCIEY LTD.,	MR KASHYAP R JOSHI	GHANSHYAMBHAI GORDHANBHAI PATEL,KANTIBHAI CHIMANBHAI RANA,RAJUBHAI M. MAHIDA	SERVED BY AFFIX(N),MR MM SAIYED
17863	FA/930/2007	10/11/2017	THE NEW INDIA ASSURANCE CO.LTD,	MR SUNIL B PARIKH	GAMAJIYABHAI KALIABHAI BAGUL,MAHENDRABHAI KALUBHAI KAMDI,ASHWINBHAI M. THAKRE	RULE SERVED,MR ZUBIN F BHARDA

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17864	FA/931/2007	22/09/2014	BHUPENDRAKUMAR GORDHANBHAI PATEL,	MR AJAY R MEHTA	SANJAYKUMAR K. PATEL,ORIENTAL INSURANCE CO. LTD.	MR VASANTS SHAH
17865	FA/932/2007	25/08/2014	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	KHUSRU MINU SURTI,ZARIN MINU SURTI,HEIRS OF MINU M. SURTI SINCE DECEASED.,MINU HOSAMSAJI SURTI	,RULE SERVED,MR AMIT V THAKKAR
17866	FA/934/2007	22/09/2014	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	MAHENDRAKUMAR HANSRAJBHAI JETHVA,FIROJKHAN IMAMUDDIN LUHAR,IQBAL IMAMUDIN LUHAR (DRIVER)	NOTICE SERVED,MR R.K.MANSURI
17867	FA/935/2007	30/06/2015	SHAH KRUSHNACHANDRA KANTILAL,SHAH HARKISHAN KANTILAL,SHAH DASHARATHLAL KANTILAL	(MR BD KARIA),BHARGAV KARIA & ASSO	THE STATE OF GUJARAT (THROUGH DISTRICT COLLECTOR SHRI),DEPUTY GENERAL MANAGER SHRI	GOVERNMENT PLEADER,MARSHALL & ASSOCIATES
17868	FA/937/2007	06/02/2014	G.S.R.T.C.,	MRS FALGUNI D PATEL	DELETED,SHASHTRI SURYABEN SHANTILAL,SARVAMANGLABEN.M.THAKAR,SHASTRI BHUPENDRABHAI SHANTILAL,CHANDRIKABEN.M.SHASTRI,SHASTRI GAURANGBHAI SHANTILAL,SHASHTRI JYOTINDRABHAI SHANTI-LAL,SHASHTRI SUNILBHAI SHANTILAL,MAYABEN JAYENDRABHAI SHASTRI,PARTH JAYENDRABHAI SHASHTRI	,MR HIMANSU M PADHYA
17869	FA/943/2007	09/09/2009	LEGAL HEIRS OF DECD. GEMABHAI MOHANBHAI VASAVA,MINOR AJAY GEMABHAI VASAVA,MINOR SUNIL GEMABHAI VASAVA,MINOR SAGIBEN GEMABHAI VASAVA	MR SHAKEEL A QURESHI	USMAN AHMED PATEL,UMARJI ISMAIL PATEL,SOMIBEN GEMABHAI VASAVA	NOTICE SERVED
17870	FA/944/2007	09/09/2009	LEGAL HEIRS OF DECD.GANPATBHAIBHAIJIBHAI VASAVA,BHAIJIBHAI LAVGANBHIA VASAVA,SURAJBEN BHAIJIBHAI VASAVA	MR SHAKEEL A QURESHI	USMAN AHMED PATEL,UMARJI ISMAIL PATEL	MR MM SAIYED
17871	FA/945/2007	09/09/2009	LEGAL HEIRS OF DECD. JIVANBHAICHHOTUBHAI VASAVA,RAIBEN CHHOTUBHAI VASAVA	MR SHAKEEL A QURESHI	USMAN AHMED PATEL,UMARJI ISMAIL PATEL	MR MM SAIYED
17872	FA/946/2007	09/09/2009	ARVINDBHAI BABARBHAI VASAVA,	MR SHAKEEL A QURESHI	USMAN AHMED PATEL,UMARJI ISMAIL PATEL	MR MM SAIYED
17873	FA/947/2007	09/09/2009	LEGAL HEIRS OF DECD. DALUDBAI BHIMABHAI VASAVA,BHIMABHAI MOHANBHAI VASAVA,PACHIBEN MOHANBHAI VASAVA,JAYABEN DALSUDBHAI VASAVA,MINOR SUNILBHAI DALSUDBHAI VASAVA	MR SHAKEEL A QURESHI	USMAN AHMED PATEL,UMARJI ISMAIL PATEL	MR MM SAIYED
17874	FA/948/2007	07/02/2013	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	PARSHOTTAMBHAI SOMABHAI PATEL,HIRABEN WD/O PARSHOTTAMBHAI PATEL,MEENABEN D/O PARSHOTTAMBHAI PATEL,HEMUBEN D/O PARSHOTTAMBHAI PATEL,SANJAYBHAI S/O PARSHOTTAMBHAI PATEL,YOGESHBHAI S/O PARSHOTTAMBHAI PATEL,IBRAHIMBHAI,KANUBHAI BHIKHABHAI SHAH	,RULE SERVED,MR. RAHUL R DHOLAKIA
17875	FA/949/2007	23/04/2012	THE NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	VIJAYABEN RAMJIBHAI HAPALIA,KRISHNASINH HAMUBHA JADEJA,DILIPSINH CHANDRASINH	RULE SERVED,MR PREMAL S RACHH
17876	FA/950/2007	23/04/2012	THE NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	JAYABEN HARILAL HAPALIA,KRISHNASINH HAMUBHA JADEJA,DILIPSINH CHANDRASINH	RULE SERVED,MR PREMAL S RACHH
17877	FA/951/2007	23/04/2012	THE NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	JAYABEN LAVJIBHAI HAPALIA,KRISHNASINH HAMUBHA JADEJA,DILIPSINH CHANDRASINH	RULE SERVED,MR PREMAL S RACHH
17878	FA/952/2007	23/04/2012	THE NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	HARILAL RAMJIBHAI HAPALIA,KRISHNASINH HAMUBHA JADEJA,DILIPSINH CHANDRASINH	RULE SERVED,MR PREMAL S RACHH
17879	FA/953/2007	23/04/2012	THE NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	DILIPKUMAR LAVJIBHAI HAPALIA,KRISHNASINH HAMUBHA JADEJA,DILIPSINH CHANDRASINH	RULE SERVED,MR PREMAL S RACHH
17880	FA/954/2007	10/07/2018	KAVABHAI KHEMAJI KATARA,LALIBEN KAVABHAI KATARA,MAGRIBEN SHANKARBHAI KATARA,MINOR LILABEN SHANKARBHAI KATARA,MINOR RAMESHBHAI SHANKARBHAI KATARA	MR R.K.MANSURI	AKBARBHAI ABDUL HAMID KHARODIA,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
17881	FA/955/2007	12/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	BAHETARIN FURNITURE,	MR HARSHAD K PATEL
17882	FA/957/2007	31/08/2017	BINDU C.K.,BHARTI AMMA	MR KASHYAP R JOSHI	HIRABHAI SAVAJIBHAI AHIR,KIRANKUMAR LALJIBHAI THAKORE,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17883	FA/958/2007	04/04/2016	ORIENTAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	STATE OF GUJARAT,KARANBHAI BODHABHAI AHIR,RANABHAI AMARBHAI KHARA,UNITED INDIA INSURANCEC CO. LTD.,GOPALBHAI LILABHAI DHODHALIA,RAKESH BHIMJIBHAI CHAVDA,NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
17884	FA/959/2007	04/04/2016	ORIENTAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	HEIRS AND L.R. OF DECD. JAYENDRABHAI BABUBHAI SITAPARA,BABUBHAI HIRABHAI SITAPARA,SAVITABEN BABUBHAI SITAPARA,RAMBHIBEN HIRABHAI SITAPARA,KARNABHAI BODHABHAI AHIR,RANABHAI AMRABHAI KHARA,UNITED INDIA INSURANCE CO. LTD.,GOPALBHAI LILABHAI DHODHALIA,RAKESH BHIMJIBHAI CHAVDA,ASST. CONSERVATOR OF FOREST,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PREMAL S RACHH
17885	FA/971/2007	08/02/2019	JAYESHBHAI BHAGUBHAI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	LEGAL HEIRS & REP.OF LAKHABHAIRANABHAI KHUNTI,ORIENTAL INSURANCE CO.,BHAGUBHAI MANSURBHAI	RULE SERVED,MR HS MUNSHAW
17886	FA/972/2007	08/11/2016	JULEKHABEN MOHMADHANIF,YKASMIN MOHMADHANIF SADRA,,MEHAMUDBHAI MOHMADHANIFBHAI MEMON,MINOR SABANABEN MOHMADHANIFBHAI MEMON,HARINABEN MOHMADHHANIF MEMON	MR JV JAPEE	SARDAR JASHVANTSINH NARANSINH & ABDULSALAM NOORMOHMAD,UNITED INDIA INSURANCE CO LTD	SERVED BY PUBLICATION IN NEWS,MS AMEE YAJNIK
17887	FA/973/2007	23/03/2012	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	PRAVINBHAI MANSUKHBHAI VAGHELA,SOBHANABEN PRAVINBHAI VAGHELA,GIRISHBHAI VASANTBHAI SUTARIA	SERVED BY AFFIX. (R),MR SANDEEP R LIMBANI
17888	FA/975/2007	20/09/2019	NIRUBEN,WD/O PRAVINKUMAR PATEL,MINOR PRATIK,S/O PRAVINKUMAR PATEL,LAXMANBHAI BECHARBHAI PATEL,MANGUBEN WIFE OF LAXMANBHAI PATEL	MR MANISH R BHATT	ANILKUMAR NANDU,SIVRAM SHIVRAJ (DRIVER),NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
17889	FA/977/2007	29/11/2017	VIJAYSINH PRUTHVISINH DARBAR,	MR R.K.MANSURI	VITHTHALBHAI JOITABHAI RAVAL [DELETED],GUJARAT STATE TRANSPORT CORP.,DHARMENDRA RAMESHCHANDRA BAROT,JAYESHBHAI RAMESHCHANDRA BAROT,ORIENTAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR VASANTS SHAH
17890	FA/979/2007	22/03/2017	JAGDISHBHAI (DECD)THR'HEIRS,KOKILABEN WD/O JAGDISHBHAI BRAHMBHATT,CHETANKUMAR JAGDISHBHAI BRAHMBHATT,JATINKUMAR JAGDISHBHAI BRAHMBHATT,ASHWINKUMAR JAGDISHBHAI BRAHMBHATT	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	HITENDRABHAI DESIABHAI SOLANKI,BHARATBHAI DESAIBHAI SOLANKI,NATIONAL INSURANCE OC. LTD	RULE SERVED,MR. ALKESH N SHAH
17891	FA/981/2007	09/04/2013	ZULEKHABEN AHMED IBRAHIM GANGAR,	MR TRILOK J PATEL	BHULABHAI SHASHIBHAI VASAVA,PIYUSHBHAI TAHKORELAL AMIN,THAKEREBHAI NATHUBHAI AMIN C/O PIYUSHBHAI THAKOREBHAI,UNITED INDIA INSURANCE CO.,DAYARAM RAJARAM (DELETED),MANILAL RAMDAS PATIL,UNITED INDIA INSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MS HINA DESAI
17892	FA/982/2007	14/09/2009	MANGAJI NATHAJI THRO' P.A.H. OF DAHIBEN MOHANLAL,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17893	FA/983/2007	14/09/2009	RANCHHODLAL ASHALAL,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17894	FA/984/2007	14/09/2009	JAYANTILAL SHIVABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17895	FA/985/2007	14/09/2009	THE HEIRS OF RAMANLAL RAMABHAI,JASUMAATIBHAI RAMANBHAI,BHARATKUMAR RAMANBHAI,PRAMUKHBHAI RAMANBHAI,URMILABEN RAMANBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17896	FA/986/2007	14/09/2009	THE HEIR OF VADIBHAI TRIKAMBHAI,SHAKRIBEN VADIBHAI,KANAIYALAL VADIBHAI,CHANDRIKABEN VADIBHAI,VISHNUBHAI VADIBHAI,BHARATKUMAR VADIBHAI,GIRISHBHAI VADIBHAI,VIDHYABEN VADIBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17897	FA/987/2007	14/09/2009	MOTILAL DANABHAI DECD.THROUGH THE HEIRS & LRS,GANDABHAI MOTIBHAI,RANCHHODBHAI MOTIBHAI,DINESHBHAI MOTIBHAI,JASHIBEN MOTIBHAI,MADHUBEN MOTIBHAI,SAMUBEN MOTIBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17898	FA/988/2007	14/09/2009	MANGAJI NATHAJI THRO' P.A.H. OF DAHIBEN MOHANLAL,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17899	FA/989/2007	14/09/2009	THE HEIRS OF BABULAL KESHAVLAL,KUNDANBHAI BABULAL,ILABEN BABULAL,DINESHBNHAI BABILAL,VIRENDRAKUMAR BABULAL,YOGESHKUMAR VADILAL,SURESHKUMAR VADILAL	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17900	FA/990/2007	14/09/2009	THE HEIRS OF GOVINDBHAI PUNJABHAI,KANTABEN GOVINDBHAI,SUSHILABEN GOVINDBHAI,SURASVATIBEN GOVINDBHAI,PRAVINBHAI GOVINDBHAI,ALKABEN GOVINDBHAI,ANANDIBEN GOVINDBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17901	FA/991/2007	14/09/2009	PUNIBEN SOMABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17902	FA/992/2007	14/09/2009	MANGABHAI GOPALBHAI (DEC'D THRO' HEIRS & LRS),JETHIBEN MANGABHAI,KANABHAI MANGABHAI,CHANDUBHAI MANGABHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17903	FA/993/2007	14/09/2009	CHUNILAL DAHYABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17904	FA/994/2007	14/09/2009	ARVINDBHAI SOMABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17905	FA/995/2007	14/09/2009	JIVANBHAI MAFATBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17906	FA/996/2007	14/09/2009	PARSOTTAMBHAI PUNJABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17907	FA/997/2007	14/09/2009	MOTIBHAI BALABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17908	FA/998/2007	14/09/2009	THE HEIRS OF LAXMANBHAI NATHABHAI,KUNVARBEN LAXMANBHAI,MADHUBEN LAXMANBHAI,MANJUBEN LAXMANBHAI,KAILASHBEN LAXMANBHAI,BHARATKUMAR LAXMANBHAI,HASUMATIBEN LAXMANBHAI,SURESHKUMAR LAXMANBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17909	FA/999/2007	14/09/2009	JAYANTIBHAI PRABHUBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17910	FA/1000/2007	14/09/2009	CHATURBHAI DUDHABHAI (SINCE DEC'D THRO' HEIRS & LRS,SHANTABEN CHATURBHAI,RAMESHBHAI CHATURBHAI,BHIKHABHAI CHATURBHAI,CHIMANBHAI CHATURBHAI,BALDEVBHAI CHATURBHAI,MANJUBEN CHATURBHAI,MADHUBEN CHATURBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17911	FA/1001/2007	14/09/2009	MANILAL GANDABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
17912	FA/1002/2007	18/09/2014	SHIRINBAI W/DO. ISMAILBHAI BHINDARWALA,AMTU MEHRA WD/O. SABIRBHAI ISMAILBHAI,MINOR ZUZAR	MR AMIT C NANAVATI	DHANJIBHAI MITHABHAI DALWADI,NEW INDIA ASSURANCE CO. LTD.,GANPATBHAI RAMABHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR HEMANT S SHAH,(MR MAULIK J SHELAT)
17913	FA/1003/2007	11/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASHANKER UMIYASHANKER PANDYA,	(MR A J PATEL),MR HARNISH V DARJI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17914	FA/1004/2007	12/01/2018	REVABEN NATHUSING CHAUHAN,	MS LILU K BHAYA	RAMANBHAI PUNJABHAI KHANT,BABUBHAI LEBABHAI PARMAR,UNITED INDIA INSURANCE CO LTD.,JIVABHAI AMBALAL BHOI,LALITKUMAR PANACHAND GANDHI	NOTICE SERVED,MS AMEE YAJNIK
17915	FA/1005/2007	30/03/2011	DEPUTY COLLECTOR & LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNILAL MAGANBHAI,SHANTILAL MAGANBHAI	MR VIJAY N RAVAL
17916	FA/1015/2007	29/08/2011	DHANISHARAM NARANBHAI PATEL,DAYAPRAKASH NARANBHAI PATEL	MR AR MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
17917	FA/1016/2007	23/02/2012	UNITED INDIA INSURANCE COMPANYLIMITED,,	MR BC DAVE	SHRI BACHUBHAI HARJIBHAI GHODASARA,SMT. SHANTABEN BACHUBHAI,PRUTHVISINH HEMANTSINH,JAYANTILAL J. MULIA	NOTICE SERVED,MR HARSHAD K PATEL
17918	FA/1017/2007	23/02/2012	UNITED INDIA INSURANCE COMPANYLIMITED,,	MR BC DAVE	SMT. SHANTABEN BACHUBHAI GHODASARA,VAKTIBEN RAVJIBHAI BHIMANI,PRUTHVISINH HEMANTISINH JADEJA,SHRI BACHUBHAI HARJIBHAI GHODASARA,NEW INDIA INSURANCE COMPANY LTD.,JAYNATILAL J. MULIA	NOTICE SERVED,UNSERVED EXPIRED (N),MR VASANTS SHAH,MR HARSHAD K PATEL
17919	FA/1018/2007	23/02/2016	HEIRS AND LRS OF DECD. MINOR ANKIT NAGINBHAI,NAGINBHAI SAVAILAL,HEENABEN NAGINBHAI	MS AMRITA AJMERA	SAIBABA TRAVELS THRO' IQBALBHAI M VORA,AYBKHAN REHMATKHAN PATHAN (DELETED),ORIENTAL INSURANCE CO. LTD	,RULE SERVED,MR VASANTS SHAH
17920	FA/1019/2007	22/03/2012	MUKESHKUMAR SOMALAL BHATIA,	MS SNEHA A JOSHI	GERILAL MOHANLAL SHAH,BABULAL SOHANLAL SHAH,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
17921	FA/1020/2007	15/09/2011	AMBALAL CHHOTABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17922	FA/1021/2007	15/09/2011	CHANDUBHAI RAMABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17923	FA/1022/2007	15/09/2011	ASHOKBHAI CHHAGANBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17924	FA/1023/2007	15/09/2011	RAJNIKANT ISHWARBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17925	FA/1024/2007	15/09/2011	RAMESHBHAI CHHOTABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17926	FA/1025/2007	15/09/2011	THE HEIRS OF VASHRAMBHAI TISHABHAI,BHARTIBEN VASHRAMBHAI,TRIKAMBHAI VASHRAMBHAI,SURESHBHAI VASHRAMBHAI	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17927	FA/1026/2007	15/09/2011	HIMATBHAI LALJIBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17928	FA/1027/2007	15/09/2011	VINUBHAI KHUSALBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17929	FA/1028/2007	15/09/2011	KHODABHAI RAMABHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17930	FA/1029/2007	15/09/2011	THE HEIRS OF CHUNIBHAI ISHWARBHAI,MAHESHKUMAR CHUNILAL,HARICHANDRA CHUNILAL,JIVIBEN CHUNILAL	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED

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17931	FA/1030/2007	15/09/2011	JAYANTIBHAI PURSHOTAMBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER, SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
17932	FA/1044/2007	06/05/2008	CENTRAL PULP MILLS LTD.,	(MR HASMUKH THAKKER),MR PALAK H THAKKAR	CHAMPABEN WD/O. SOMABHAI PANCHIYABHAI VASAVA,MINOR AMIT SOMABHAI VASAVA,PANCHIYABHAI DAMNIYABHAI VASAVVASAVA,ZALUBEN PANCHIYABHAI VASAVA	MR MTM HAKIM
17933	FA/1045/2007	23/11/2013	KADVABHAI KODARBHAI RAVAL,SHARDABEN KADVABHAI RAVAL	MR R.K.MANSURI	BHARATKUMAR DAHYALAL BHAVSAR,MAHENDRAKUMAR PRAHALADBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH,MR NAGESH C SOOD
17934	FA/1056/2007	16/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	SHUGRA ABDULA RAIMA,DAUD JAFAR SAP	RULE SERVED,DR BALRAM D JAIN
17935	FA/1057/2007	10/11/2016	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	IBRAHIM OSMAN KUMBHAR,SHASHIKANT GIRDHARLAL THAKKAR	RULE SERVED BY DS
17936	FA/1080/2007	09/05/2008	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	ARJAN BIJAL AAHIR,NARAN MAYAJAR AAHIR,	RULE SERVED,SERVED BY AFFIX. (R),MR ASHISH M DAGLI
17937	FA/1082/2007	06/03/2012	RAJESHBHAI BHIKHABHAI SOLANKI (THAKORE),JASHIBEN RAJESHBHAI SOLANKI (THAKORE),DILIPBHAI RAJESHBHAI SOLANKI (THAKORE),MUKESHKUMAR RAJESHBHAI SOLANKI (THAKORE)	MR AMIT C NANAVATI	NARENDRASINH GHANSHYAMSINH ZALA,GHANSHYAMSINH RAISINGBHAI ZALA,UNITED INDIA INSURANCE CO. LTD	,MR DH RAHEVAR,(MR MAULIK J SHELAT)
17938	FA/1085/2007	18/03/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	PABABHAI MAYABHAI HARIJAN,NEW KANDLA SALT & CHEMICAL CO. PVT. LTD.,RAIDHANBHAI RAMA KOLI	,DR BALRAM D JAIN
17939	FA/1086/2007	18/03/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	JEVABEN VAGABHAI KOLI,NEW KANDLA SALT & CHEMICAL CO. PVT. LTD.,RAIDHANBHAI RAMA KOLI	RULE NOT RECD BACK,DR BALRAM D JAIN,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
17940	FA/1087/2007	18/03/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	LAKHIBAI JESA KOLI,NEW KANDLA SALT & CHEMICAL CO. PVT. LTD.,RAIDHANBHAI RAMA KOLI	RULE NOT RECD BACK,DR BALRAM D JAIN
17941	FA/1088/2007	18/03/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	KANKUBEN MANDAN RATHOD,NEW KANDLA SALT & CHEMICAL CO. PVT. LTD.,RAIDHANBHAI RAMA KOLI	RULE NOT RECD BACK,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
17942	FA/1089/2007	18/03/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	JEVA (JUMABEN) JIVABHARA KOLI,NEW KANDLA SALT & CHEMICAL CO. PVT. LTD.,RAIDHANBHAI RAMA KOLI	RULE NOT RECD BACK,DR BALRAM D JAIN
17943	FA/1090/2007	18/03/2008	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	HARESHBHAI AMARABHAI SOLANKI AND OTHER,NEW KANDLA SALT & CHEMICAL CO. PVT. LTD.,RAIDHANBHAI RAMA KOLI	RULE NOT RECD BACK,DR BALRAM D JAIN
17944	FA/1091/2007	08/08/2008	HIRABEN RAMESHBHAI CHAUHAN,	(MR DEVARSHI D VAIDYA)	PRAKASHBHAI MOHANBHAI BAFNA,ICICI LOMBARD INSURANCE CO. LTD.,LEGAL HEIRS OF DECD. ARVINDBHAI MAGANBHAI CHAUHAN,ROHITBHAI ARVINDBHAI CHAUHAN,SHAILESHBHAI ARVINDBHAI CHAUHAN,NATIONAL INSURANCE CO. LTD.	,DELETED,RULE SERVED,MR DAKSHESH MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17945	FA/1092/2007	08/08/2008	HANSABEN ARVINDBHAI CHAUHAN,	(MR DEVARSHI D VAIDYA)	PRAKASHBHAI MOHANBHAI BAFNA,ICICI LOMBARD INSURANCE CO. LTD.,LEGAL HEIRS OF DECD. ARVINDBHAI MAGANBHAI CHAUHAN,ROHITBHAI ARVINDBHAI CHAUHAN,SHAILESHBHAI ARVINDBHAI CHAUHAN,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,MR DAKSHESH MEHTA
17946	FA/1093/2007	08/08/2008	MINOR RAJ VIPULBHAI PARMAR,	(MR DEVARSHI D VAIDYA)	PRAKASHBHAI MOHANBHAI BAFNA,ICICI LOMBARD INSURANCE CO. LTD.,LEGAL HEIRS OF DECD. ARVINDBHAI MAGANBHAI CHAUHAN,ROHITBHAI ARVINDBHAI CHAUHAN,SHAILESHBHAI ARVINDBHAI CHAUHAN,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,MR DAKSHESH MEHTA
17947	FA/1094/2007	08/08/2008	MINOR SHREYABEN ROHITBHAI CHAUHAN,	(MR DEVARSHI D VAIDYA)	PRAKASHBHAI MOHANBHAI BAFNA,ICICI LOMBARD INSURANCE CO. LTD.,LEGAL HEIRS OF DECD. ARVINDBHAI MAGANBHAI CHAUHAN,ROHITBHAI ARVINDBHAI CHAUHAN,SHAILESHBHAI ARVINDBHAI CHAUHAN,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,MR DAKSHESH MEHTA
17948	FA/1095/2007	12/12/2020	ORIENTAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	HAMIR NATHU KOLI,VALIBEN HAMIR KOLI,JIVAN DEVYAT AYER,SILVER SALT INDUSTRIES,DEVA RAVA,SHAKUNTALA HARIPRASAD RAVAL,NEW INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
17949	FA/1100/2007	26/03/2012	UNITED INDIA INSURANCE CO.LTD.,	MS MEGHA JANI	HUSSAIN MAMAD JADA,MAMAD DAWOOD PIRJI GHANCHI,SAMAD MUA DHAMERALA,NATIONAL INSURANCE CO. LTD.,AMAD MAMAD JADA EXPIRED,AMINABEN AMAD JADA	,RULE SERVED,MR SUNIL B PARIKH
17950	FA/1129/2007	01/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	MINOR FATMABEN SAIFUDUNBHAI SADIKOT,NARENDRAGIRI MOHANGIRI BAVAJI,BALABHAI PETHABHAI	NOTICE SERVED,SERVED BY AFFIX(N),RULE SERVED
17951	FA/1130/2007	25/11/2013	REGIONAL DIRECTOR,	MS AMEE YAJNIK,MR IH SYED,MR RITURAJ M MEENA	VALJIBHAI RANCHHODBHAI PATEL,	MR SHAILESH C SHARMA
17952	FA/1131/2007	12/10/2017	SHIVAM TRANSPORT PARTNER,BHUPATLAL SAVABHAI KOLI	MR DHARMESH V SHAH,MR MALAV R DELIWALA	HEIRS OF KARAMASHIBHAI GANDABHAI,RAJUBEN KARAMSHIBHAI,LILIBEN KARAMSHIBHAI THRO' NO. 1/1,DINESH KARAMSHIBHAI THRO' NO. 1/1/,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MS LILU K BHAYA
17953	FA/1132/2007	12/10/2017	SHIVAM TRANSPORT PARTNER,BHUPATLAL SAVABHAI KOLI	MR DHARMESH V SHAH,MR MALAV R DELIWALA	SHAMJIBHAI CHHAGANBHAI,NEW INDIA ASSURANCE CO. LTD.	MS LILU K BHAYA,MS AMRITA AJMERA
17954	FA/1133/2007	12/10/2017	SHIVAM TRANSPORT PARTNER,BHUPATLAL SAVABHAI KOLI	MR DHARMESH V SHAH,MR MALAV R DELIWALA	ARJANBHAI BHAMUBHAI,NEW INDIA ASSURANCE CO. LTD.	RULE UNSERVED,MS LILU K BHAYA
17955	FA/1134/2007	18/03/2020	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	JYOTIBEN ROHITBHAI JOSHI,MEGHABEN ROHITBHAI JOSHI,KRUNAL ROHITBHAI JOSHI,MANJULABEN HASMUKHLAL JOSHI,MAHMMADUMAR UMARKHANN MAHMMAD RASHIDKHAN,MUSTAKKHAN NABIBKHAN PATHAN	,MR BS PATEL,MR CHIRAG B PATEL
17956	FA/1135/2007	18/12/2008	RELIANCE GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	NAVAL RAVAN PATIL,SPECTRUM DYING & CHEMICAL PVT. LTD.	RULE SERVED,MR MTM HAKIM
17957	FA/1139/2007	25/08/2008	CHELAJI KALUJI KOLI,	MR DILIP B RANA	RAMABEN VIRCHANDBHAI KOLI,JASIBEN VIRCHANDBHAI KOLI	MR MEHUL H RATHOD

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17958	FA/1163/2007	09/02/2016	ORIENTAL INSURANCE CO. LTD.,	MR SAURABH G AMIN	NANBAI VISHRAM JOGI,MINOR BHARAT VISHRAM JOGI,MINOR BEBI VISHRAM JOGI,VELJI RAMJI PARDHI,KAMAL SAHEB SAMA,SAMJI MANJI SORATHIYA,DASHRATHBHAI KANJI PATEL,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR SANDIP C SHAH,MR GAURANG K PATEL,MR SS TRIVEDI
17959	FA/1164/2007	10/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAISANG S/O VISHA BHIL F/O LATE KANTUBEN RAISANG BHIL,MANIBEN W/O RAISANG BHIL M/O LATE KANTUBEN RAISANG BHIL,JEMALJI ABHERAJJI SODHA,KESRA VISHRAM VAGHJI YANI	RULE SERVED
17960	FA/1165/2007	10/12/2010	STATE OF GUAJRAT THR' SPL.LAND ACQUISITION,	GOVERNMENT PLEADER	HEIRS OF DECD.SOLANKI MANAJI RANCHHODJI,THAKARDA RATANJI M.,	MR AM PAREKH
17961	FA/1168/2007	12/11/2016	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HARIBEN WIDOW OF VALJI BHURA AYER,JIVUBHAI AMARSANG ZALA,ZAVERBEN NAVIN SHAH	RULE NOT RECD BACK,RULE SERVED
17962	FA/1169/2007	02/09/2014	CHITRANGAN JAYANTILAL PARIKH,ARVIND J PARIKH,SHANTABEN WD/O JAYANTILAL BHOGILAL SONI	MR MTM HAKIM	HAMIDKHAN MUMTAJKHAN PATHAN (OWNER),BHANWARSING MOTISING SATYUT (DRIVER),UNITED INDIA INDUSRANCE CO LTD,MAHENDRAKUMAR LALLUBHAI BAHERIYA,PURSHOTTAM FAYAS,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N),MS AMEE YAJNIK,MR PALAK H THAKKAR
17963	FA/1172/2007	26/08/2014	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	KOKILABEN RAMESHBHAI BARIA,RANGITBHAI RAMESHBHAI MINOR,RAJESHKUMAR RAMESHBHAI MINOR,HEMABHAI CHHAGANBHAI BARIA PATEL,MANJIBEN HEMABHAI BARIA PATEL,RATANSINH PARVATSINH PATEL,PRATHAMSINH RATANSINH BARIA	RULE SERVED,MR UM SHASTRI,MR JAYRAJ CHAUHAN
17964	FA/1173/2007	23/02/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	CHATURBHAI MANGALBHAI SODHA PARMAR,MANGUBEN CHATURBHAI SODHA PARMAR,ABHESINH SARDARSINH MAHIDA	RULE SERVED,MR.HIREN M MODI
17965	FA/1178/2007	11/09/2014	ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	MAMAD UMAD ODHEJA,AMINABAI MAMAD ODHEJA,KULSUMBEN KASAM ODHEJA,ANJUMANBEN KASAM ODHEJA MINOR,LALJI LAXMAN RAJGOR	RULE SERVED
17966	FA/1179/2007	23/02/2012	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HINA RAJU MEHTANI MINOR,MANISHA RAJU MEHTANI MONOR,ARVIND DASARATHLAL SHARMA	RULE SERVED,MR ARPIT A KAPADIA
17967	FA/1183/2007	24/09/2014	GANESH SHIVKUMAR SAHANI,PANNADEVI GANESH SAHANI,GEETADEVI BALINDER SAHANI,MINOR GULSHAN BALINDAR SAHANI THRO APPL.NO.3,MINOR PRIYANKA BALINDAR SAHANITHRO APPL.NO. 3	MR PREMAL S RACHH	ORIENTAL INSURANCE CO LTD,RELIANCE INDUSTRIAL INFRASTRUCTURE LTD RELIANCE	RULE SERVED,MR HS MUNSHAW
17968	FA/1186/2007	12/07/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHANTABEN W/O. KESHAVBHAI DHANABHAI MAKWANA,ALLARAKHA JIVABHAI SINDHI,YAKUBBHAI HUSAINBHAI SALAT	RULE SERVED,MR MOHSIN M HAKIM
17969	FA/1187/2007	29/09/2008	DINESHBHAI NANDLAL,LAXMANBHAI DHANJIBHAI,NAGARBHAI DHANJIBHAI,HARSHADBHAI JAYNTILAL	MR VC JADAWALA	MUNICIPAL COMMISSIONER,	
17970	FA/1188/2007	29/09/2008	DINESHBHAI NANDLAL,LAXMANBHAI DHANJIBHAI,NAGARBHAI DHANJIBHAI,HARSHADBHAI JAYNTILAL	MR VC JADAWALA	MUNICIPAL COMMISSIONER,	
17971	FA/1189/2007	30/01/2008	JATESHWAR TARAI,SAJNI TARAI,GITA TARAI,LATA TARAI,GURUBAI TARAI	MR DIPAK R DAVE	JAGRUTI TEXTILES,	MR GT DAYANI
17972	FA/1196/2007	10/11/2017	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	HEIRS OF DECD. DINMAHMAD KHAMISHA,JENABAI DINMAHMAD,MINOR FARIDABAI DINMAHMAD,MINOR YUNUS DINMAHMAD,NURBAI KHAMISHA,RAFIKSHA SHAIKH FAKIR SINCE DECE. THRO' HEIRS,DRIVER AND OWNER OF TANKER GTY-6019,HAMIDABEN RAFIKSHA SHAIKH FAKIR,MINOR ALAMSHA FARIKSHA,MINOR MAQBULSHA RAFIKSHA SHAIKH	,RULE SERVED,(MR VA PITHIA),MR MAKBUL I MANSURI

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17973	FA/1205/2007	24/04/2009	PATEL FALJIBHAI VIRABHAI,	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17974	FA/1206/2007	24/04/2009	PATEL HATHIBHAI DHIRABHAI,	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17975	FA/1207/2007	24/04/2009	PATEL FALJIBHAI PRABHUBHAI (SINCE DIED THRO'HIES LEGAL,AMBABEN FALJIBHAI PATEL WE/O FALJIBHAI PROBHUBHAI,JITABHAI FALJIBHAI PATEL,ANUBEN VIRUBHAI PATEL,MANEKBEN GEMARBHAI PATEL,NAYNABEN FALJIBHAI DESAI	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17976	FA/1208/2007	24/04/2009	VANKAR KESHIBEN KHEMABHAI,VANKAR MULAJIBHAI KHEMABHAI,VANKAR MAGANBHAI KHEMABHAI,VANKAR RAMESHBHAI KHEMABHAI,VANKAR KANTILAL KHEMABHAI	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17977	FA/1209/2007	24/04/2009	PATEL ASHOKBHAI RAMJIBHAI,	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17978	FA/1210/2007	24/04/2009	PATEL RAMABHAI SHAMARBHAI (SINCE DIED THRO'HEIRS & LRS),JASIBEN RAMABHAI WD/O PATEL RAMABHAI SHAMARBHAI,PARESHBHAI RAMABHAI SHAMARBHAI,VINABEN RAMABHAI SHAMARBHAI,HINABEN RAMABHAI SHAMARBHAI,VARSHABEN RAMABHAI SHAMARBHAI,PATEL DAHYABHAI SHAMARBHAI,PATEL JESHINGBHAI SHAMARBHAI	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17979	FA/1211/2007	24/04/2009	PATEL GHEMARBHAI JIVABHAI (SINCE DEC'D THRO'HEIRS & LRS),KHUMABEN GHEMARBHAI WD/O GHEMARBHAI JIVABHAI PATEL,KESHAVBHAI GHEMARBHAI JIVABHAI,KAMUBEN GHEMARBHAI JIVABHAI,SHANTABEN GHEMARBHAI JIVABHAI,RAMILABEN GHEMARBHAI JIVABHAI,MINABEN GHEMARBHAI JIVABHAI,BHAVANABEN GHEMARBHAI JIVABHAI,PATEL JITUBEN HATHIBHAI W/O. HATHIBHAI,PATEL GIRISHBHAI HATHIBHAI,PATEL MANJULABEN HATHIBHAI,PATEL KAILASHBEN HATHIBHAI	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17980	FA/1212/2007	24/04/2009	JANI PRAVINCHANDRA JADURAM,JANI ILABEN JADURAM,JANI CHANDULAL MANILAL,JANI VINODCHANDRA MANILAL,JANI NATHIBEN MANILAL,JANI RAMILEBEN MANILAL,JANI SHANTABEN MANILAL	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17981	FA/1213/2007	24/04/2009	PATEL SUJIBEN BHIKHABHAI,PATEL LAXMIBEN DEVAJIBHAI	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17982	FA/1214/2007	24/04/2009	PATEL BABUBHAI PRABHUBHAI,PATEL JAVERBEN DAHYABHAI	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17983	FA/1215/2007	24/04/2009	BHANBHI GALBIBEN W/O. NATHABHAI MURJIBHAI,	MR MITESH R AMIN	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
17984	FA/1216/2007	10/12/2010	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	NAGARBHAI HARIBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
17985	FA/1217/2007	10/12/2010	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	REVABEN AMBARAM,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
17986	FA/1218/2007	10/12/2010	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SENDHABHAI MAGANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
17987	FA/1219/2007	10/12/2010	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	MAFABHAI VARVABHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
17988	FA/1220/2007	10/12/2010	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	MAFABHAI MOHANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI

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17989	FA/1223/2007	23/09/2008	AHMEDABAD MUNICIPAL CORPN.,	MS JIRGA D JHAVERI	SHARADCHANDRA G SHAH,	MR MEHUL M MEHTA,MS.DEEPA R SREEKUMAR
17990	FA/1224/2007	27/09/2013	AHMEDABAD MUNICIPAL CORPN,	MS JIRGA D JHAVERI	MAHALAXMI STEEL CORPN,	MR MEHUL M MEHTA,MS.DEEPA R SREEKUMAR
17991	FA/1225/2007	21/10/2008	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	TECHNO PLAST AND CHEMICALS,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
17992	FA/1226/2007	31/01/2014	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	VIJAY H MEHTA,	RULE UNSERVED
17993	FA/1227/2007	31/01/2014	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	VIKRAM VIJAY MEHTA THOR'THEIR FATHER VIJAY J MEHTA,	RULE UNSERVED
17994	FA/1228/2007	31/01/2014	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	VARSHA V MEHTA,	RULE UNSERVED
17995	FA/1229/2007	19/01/2009	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	VIJAY TRANSPORT PVT.LTD.,	RULE SERVED
17996	FA/1230/2007	23/10/2008	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	ATULKUMAR DHIRAJLAL POPAT,	MR KIRIT J MACWAN
17997	FA/1231/2007	23/10/2008	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	PRADIPKUMAR DHIRAJLAL POPAT,	MR KIRIT J MACWAN
17998	FA/1232/2007	14/03/2014	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	HASMUKHLAL DAHYALAL UPADHYAY,	MR DILIP B RANA
17999	FA/1233/2007	14/03/2014	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	HASMUKHLAL DAHYALAL UPADHYAY,	MR DILIP B RANA
18000	FA/1234/2007	08/05/2013	SAYAKKANWAR SAVAISINH BHATI,MINOR JOGENDRASINH ALIAS JOGRAJSINH SAVAISINH,MINOR DANSINH SAVAISINH	MR MTM HAKIM	REVASHANKAR GOPALBHAI MAHARAJ,BHARATBHAI D. RAJGOR C/O GAUTAMKUMAR V. THAKKAR,NEW INDIA INSURANCE CO. LTD.,SANJAYBHAI BHANUSHANKAR VEGDA,UNITED INDIA INSURANCE CO LTD.,MENANDBHAI BHAVABHAI MIYATRA,PRITHVIRAJSINH AJITSINH ZALA,ORIENTAL INSURANCEK CO. LTD.	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
18001	FA/1235/2007	24/04/2012	MEDINABIBI DIN MUHAMMAD SHAIKH,	MR MTM HAKIM	C/O CENTRAL S.T.DEPOT MANAGER,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HARDIK C RAWAL
18002	FA/1236/2007	21/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	C.DALAL PAPER CO.,	RULE SERVED
18003	FA/1237/2007	21/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	CHIMANLAL DALAL & CO.,	RULE NOT RECD BACK
18004	FA/1238/2007	21/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	GAURANG AND CO.,	RULE SERVED
18005	FA/1239/2007	21/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	MADHUSUDAN VEGETABLE PRODUCTS,	RULE SERVED
18006	FA/1240/2007	10/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	SHERA LEASING AND FINANCE CO.,	
18007	FA/1241/2007	10/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	MADHUSUDAN TILES FIRM,	
18008	FA/1243/2007	21/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	PARMANAND MOTILAL DALVADI,	RULE SERVED
18009	FA/1246/2007	16/09/2013	AHMEDABAD MUNICIPAL CORPORATI-ON,	MS JIRGA D JHAVERI	INJECTO PLAST INDUSTRIES P.LTD,	MR MEHUL M MEHTA,MS.DEEPA R SREEKUMAR
18010	FA/1247/2007	16/09/2013	AHMEDABAD MUNICIPAL CORPORATI-ON,	MS JIRGA D JHAVERI	INJECTO PLAST INDUSTRIES P.LTD,	MR MEHUL M MEHTA,MS.DEEPA R SREEKUMAR
18011	FA/1248/2007	26/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MAVJIBHAI LALABHAI THAKORE,HAKUBEN MAVJIBHAI THAKORE,RESHMBEN SUNDABHAI THAKORE,DHIRUBHAI SUNDABHAI THAKORE,GOMABEN SUNDABHAI THAKORE,HANSABEN SUNDABHAI THAKORE,SATIBEN SUNDABHAI THAKORE,KHEMABHAI SUNDABHAI THAKORE,HIRABHAI GORDHANBHAI PRAJAPATI	NOTICE SERVED,UNSERVED EXPIRED (N),MR HARSHIT S TOLIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18012	FA/1251/2007	15/09/2015	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	RAMANBHAI SHANKARBHAI SOLANKI,BUDABHAI LALLUBHAI KHANT,BIKHABHAI MOHANBHAI MEHRA	NOTICE SERVED,MR MA KHARADI,MR VIKRAM J THAKOR
18013	FA/1256/2007	15/02/2019	HARUN ALIAS VALIMAMAD NOORMAMAD VARA,	(MR SANDEEP N BHATT)	PRASADRAV NAGESHWAR RAV,ANIS AHMED TURK,ORIENTAL INSURANCE CO. LTD.,JUSAB SADIK MER	NOTICE SERVED,MR HS MUNSHAW
18014	FA/1271/2007	15/12/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL ANJANKUMAR JASUBHAI,	RULE SERVED
18015	FA/1272/2007	15/12/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	CHIMANBHAI CHHITABHAI,	MR SP MAJMUDAR
18016	FA/1273/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL HARESHBHAI MULJIBHAI,	MR SP MAJMUDAR
18017	FA/1274/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL SONABEN BHAILAL,PATEL ANITBHAI BHAILAL	MR SP MAJMUDAR
18018	FA/1275/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL SHARDABEN TRIBHOVANDAS,	MR SP MAJMUDAR
18019	FA/1276/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL VINODBHAI GIRDHARHAI,	MR SP MAJMUDAR
18020	FA/1277/2007	15/12/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL RASIKBHAI JORBHAI,	MR SP MAJMUDAR
18021	FA/1278/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL SHARDABEN PARSOTTAM,	MR SP MAJMUDAR
18022	FA/1279/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL VINODBHAI DAHYABHAI,	MR SP MAJMUDAR
18023	FA/1280/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL SANABHAI ISHWARBHAI,PATEL MAHESHBHAI KANTILAL,PATEL SHEYASHBHAI KANTILAL	MR SP MAJMUDAR
18024	FA/1281/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL CHANDRAVADAN CHHOTUBHAI,PATEL BHAGWANBHAI CHHOTUBHAI,PATEL DAVENDERBHAI CHHOTUBHAI	MR SP MAJMUDAR
18025	FA/1282/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	HIMANSHU BHAGWANDAS PATEL,	MR SP MAJMUDAR
18026	FA/1283/2007	15/12/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	HARIKRISHAN JAGANNATH UPADHYAY,SURYAPRAKASH JAGANNATH UPADHYAY,KESHAVPRASAD JAGANNATH UPADHYAY,DHANESHWAR JAGANNATH UPADHYAY,RAMESHCHANDER JAGNNATH UPADHYAY	RULE SERVED,UNSERVED EXPIRED (R)
18027	FA/1284/2007	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	BHATT NIRANJANABEN DAVENDRABHA,	MR SP MAJMUDAR
18028	FA/1290/2007	07/02/2014	SSJV PROJECTS PVT. LTD.,	MR DHAVAL M BAROT,MR DEVDIP BRAHMBHATT	SARDAR SAROVAR NARMADA NIGAM LTD.THRO' EXECUTIVE ENGINEER,	(MR BD KARIA)
18029	FA/1326/2007	07/03/2014	A.M.C.,MUNICIPAL COMMISSIONER,DY. MUNICIPAL COMMISSIONER	MS JIRGA D JHAVERI	GREEN ENVIRONMENT SERVICES CO.OP. SOC. LTD.,	MR JIGAR M PATEL
18030	FA/1327/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA RATANBEN DHANABHAI,	RULE SERVED BY DS
18031	FA/1328/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	VANKAR GANESHBHAI MOTIBHAI,	MR AMIT C NANAVATI
18032	FA/1329/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA GANGABEN VAJABHAI,	RULE SERVED BY DS
18033	FA/1330/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	GANGABEN VAJAJI NADODA,	RULE SERVED BY DS
18034	FA/1331/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA GANGABEN VAJABHAI,	RULE SERVED BY DS

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18035	FA/1332/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA MULJI RAMSANG,	MR AMIT C NANAVATI
18036	FA/1333/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	KATARIA BHIKHABHAI,	MR AMIT C NANAVATI
18037	FA/1334/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF DECD. BHANGI RAVABHAIDHANABHAI,BHANGI DEVIBEN RAVABHAI,BHANGI PARMABHAI RAVABHAI,BHAGI DALABHAI RAVABHAI,BHANGI VAJABHAI RAVABHAI,BHANGI RAMABHAI RAVABHAI,BHANGI NASHABHAI RAVABHAI,BHANGI KAMUBEN RAVABHAI	,RULE SERVED BY DS
18038	FA/1335/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF DECD. NADODA HADABHAIPARMABHAI,KATARIA JIVIBEN HADABHAI,KATARIA LAXMANBHAI HADABHAI,KATARIA ARAJANBHAI HADABHAI	,MR AMIT C NANAVATI
18039	FA/1336/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA RATUBHAI MOTIBHAI,	RULE SERVED BY DS
18040	FA/1337/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	THAKOR RUKHAJI RAVTAJI,	MR AMIT C NANAVATI
18041	FA/1338/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA KAMABHAI RAMSANGBHAI,	MR AMIT C NANAVATI
18042	FA/1339/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	BHARVAD PANCHABHAI AMTHABHAI,	RULE SERVED BY DS
18043	FA/1340/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	KATARIA MEGHABHAI MANSANGBHAI,	MR AMIT C NANAVATI
18044	FA/1341/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA SHIVABHAI MALABHAI,	MR AMIT C NANAVATI
18045	FA/1342/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA HIRABHAI ARJANBHAI,	MR AMIT C NANAVATI
18046	FA/1343/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA CHELABHAI BHAGAWANBHAI,	MR AMIT C NANAVATI
18047	FA/1344/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA VAJABHAI KANUBHAI,	MR AMIT C NANAVATI
18048	FA/1345/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA MANUBHAI AMRABHAI,	MR AMIT C NANAVATI
18049	FA/1346/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	JADAV HIRABHAI KHODABHAI,	MR AMIT C NANAVATI
18050	FA/1347/2007	04/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA CHELABHAI NARANBHAI,	MR AMIT C NANAVATI
18051	FA/1348/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALSANG DHULSANG ETC,	MR MM SAIYED
18052	FA/1349/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOGHIBEN SHIVABHAI,MOHANBHAI SHIVABHAI	MR MM SAIYED
18053	FA/1350/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALALBHAI DEEPSANG GOHIL -POA HOLDER OF DEEPSANG HARIBHAI,	MR MM SAIYED
18054	FA/1351/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHALRASINH MATHURBHAI,	MR MM SAIYED
18055	FA/1352/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI RANCHHODBHAI,	MR MM SAIYED
18056	FA/1353/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBEN KHUMANSANG,	MR MM SAIYED
18057	FA/1354/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSINH JESANGBHAI,	MR MM SAIYED
18058	FA/1355/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI BAVABHAI,	MR MM SAIYED

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18059	FA/1356/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATSINH VIJAYSINH,	MR MM SAIYED
18060	FA/1357/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWATSINH GAMBHIRSINH,	MR MM SAIYED
18061	FA/1358/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATSANG MANSANG,	MR MM SAIYED
18062	FA/1359/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI LAXMANBHAI,	MR MM SAIYED
18063	FA/1360/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHIA PARSOTTAM,	MR MM SAIYED
18064	FA/1361/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANGBHAI MELABHAI,	MR MM SAIYED
18065	FA/1362/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI RAGHABHIA,	MR MM SAIYED
18066	FA/1363/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANKUBEN DEVJI CHITATC,	MR MM SAIYED
18067	FA/1364/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI KARSANBHAI,	MR MM SAIYED
18068	FA/1365/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALSANG DHULSANG,	MR MM SAIYED
18069	FA/1366/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL MANISHANKAR PATHAK,	MR MM SAIYED
18070	FA/1367/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBBHAI JESANGBHAI,	MR MM SAIYED
18071	FA/1368/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESURBHAI PARBHUBHAI,	MR MM SAIYED
18072	FA/1369/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAIJIBHAI KARSANBHAI,	MR MM SAIYED
18073	FA/1370/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BHAVSANG HEIR OF PRATAPBHAI PUNJABHAI,	MR MM SAIYED
18074	FA/1371/2007	23/08/2011	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATSINH AMARSINH HEIRS OF DALPATBHAI CHHITABHAI,	MR MM SAIYED
18075	FA/1374/2007	30/08/2017	VESTIBEN @ JASHUBEN GOMANBHAI VASAVA,	MR KASHYAP R JOSHI	VAKIL NAND YADAV,M/S PRATIBHA SYNTAX LTD.,,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18076	FA/1375/2007	20/06/2008	P.V.D. PLAST MOLD INDUSTRIES LTD.,	MR HS MUNSHAW	FARGO INDUSTRIES PVT. LTD.,	MS M O NARSINGHANI
18077	FA/1377/2007	13/06/2013	KANJIBHAI ASHABHAI,KALIDAS ASHABHAI,AMBALAL ASHABHAI	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR AJAY R MEHTA
18078	FA/1378/2007	13/06/2013	HINGOLJI PUNAJI THRO.HIS LEGALHEIRS AND REPRESENTATIVES:,AMRATBEN WD/O HINGOLJI PUNAJI,MANOJBHAI S/O HINGOLJI PUNAJI,PRANAYBHAI S/O HINGOLJI PUNAJI,BHANUBEN D/O HINGOLJI PUNAJI,RAMAJI VAGHAJI,DHANIBEN JAWANJI VAGHAJI,RAMESHJI MAGANJI	DECEASED LITIGANT,MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR AJAY R MEHTA
18079	FA/1379/2007	13/06/2013	KANUBHAI RANCHHODBHAI PANCHAL,	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR AJAY R MEHTA

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18080	FA/1380/2007	13/06/2013	ISHWARBHAI FULABHAI SINCE DECD. THRO' HEIRS,NARSINHBHAI ISHWARBHAI,KIRITBHAI ISHWARBHAI,DASHRATHBHAI ISHWARBHAI,MANGUBEN ISHWARBHAI	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR AJAY R MEHTA
18081	FA/1381/2007	27/08/2014	MITHABHAI SOMABHAI VANKER,KANKUBEN MITHABHAI SOMABHAI VANKER,PANIBEN BABUBHAI VANKER,REKHABEN BABUBHAI,MAHESHKUMAR BABUBHAI	MR ARPIT A KAPADIA	SOMABHAI TANSING BAMANIYA,MANJULABEN RAJNIKANT BAROT,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI
18082	FA/1386/2007	14/08/2015	UNITED INSURANCE CO. LTD.,	MS AMEE YAJNIK	GOHIL KARANSINH NATVARSINH,GOHIL SUSHILABEN KARANSINH,THAKORE KANTIJI MOHANJI,LEGAL HIERS OF PATEL RAMJIBHAI PRABHUDAS,CHAMPABEN,JAPIBEN,GITABEN,BIPINBHAI,KAILASHBEN	,RULE SERVED,MR BHARAT R PATEL,MR AMIT N PATEL
18083	FA/1387/2007	14/08/2015	UNITED INDIA INSURANCE CO.LTD.,	MS AMEE YAJNIK	PATEL NAVNITBHAI MAFABHAI,THAKORE KANTIJI MOHANJI,LEGAL HIERS OF PATEL RAMJIBHAIPRABHUDAS,CHAMPABEN,JAPIBEN,GITABEN,BIPINBHAI ,KAILASHBEN	,RULE NOT RECD BACK,MR. JAY M THAKKAR
18084	FA/1388/2007	24/06/2015	GHANSHYAMBHAI AND BROTHERS,	MR KG SUKHWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER,JAMNAGAR DISTRICT PANCHAYAT	NOTICE SERVED,MS KHYATI P HATHI
18085	FA/1404/2007	23/02/2012	MANGARBHAI RAMABHAI SOLANKI,	(MR PARESH M DARJI)	SURESHBHAI BHAIJIBHAI PARMAR,KANTIBHAI SHANKARBHAI PARMAR,UNITED INDIA INS. CO.LTD,JETHABHAI KHATUBHAI PARMAR,ORIENTAL INS. CO.	RULE SERVED BY DS,MR KK NAIR,MR UM SHASTRI,(MR MAULIK J SHELAT)
18086	FA/1405/2007	04/02/2020	ADAM VALI DUKA,	MR BS PATEL,MRS RANJAN B PATEL	DY.COLLECTOR OF ENFORCEMENT-I,	MR PY DIVYESHVAR
18087	FA/1470/2007	12/12/2015	STATE OF GUJARAT,COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUDAS KHEMABHAI,PATEL PASHABHAI KHEMABHAI	,MR R.K.MANSURI
18088	FA/1471/2007	12/12/2015	STATE OF GUJARAT,THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGAR RAMABHAI RANCHHODBHAI,SAGAR MANGABHAI RANCHHODBHAI,SAGAR KANTABEN RANCHHODBHAI,SAGAR RUKHIBEN RANCHHODBHAI,SAGAR DAHYABHAI PHULABHAI,SAGAR MANGUBEN MOHANBHAI,SAGAR NARAYANBHAI MOHANBHAI,SAGAR GANPATBHAI MOHANBHAI,SAGAR MADHABHAI MOHANBHAI,SAGAR MALKHIBEN MANILAL,SAGAR RAMILABEN MANILAL,SAGAR SOMIBEN MANILAL,SAGAR KUMUDCHANDRA KACHRALAL,SAGAR RUKHIBEN KACHRABHAI	RULE NOT RECD BACK,RULE SERVED
18089	FA/1472/2007	12/12/2015	THE STATE OF GUJARAT,THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRRUTBHAI PASHABHAI,HEIRS OF DECD. BABABHAI JOITABHAI,PATEL PRABHUDAS BABABHAI,PATEL GIRDHARBHAI BABABHAI,PATEL MANILAL DEVKARANBHAI,PATEL BABUBHAI DEVKARANBHAI,PATEL GUNVANTBHAI DAHYABHAI,PATEL RAMANBHAI DEVKARANBHAI,PAETL LILABEN DEVKARANBHAI,PAETL CHANCHALBEN DEVKARANBHAI,PATEL JAYANTIBHAI KODARBHAI,PATEL DAHIBEN KODARBHAI,PATEL TARABEN KODARBHAI,PATEL KAMLESHKUMAR KODARBHAI,HEIRS OF DECD. PATEL PARSOTTAMBHAI VALABHAI,PATEL AMBABEN WD/O. PARSOTTAMBHAI VALJIBHAI,PATEL MUKESHBHAI PARSOTTAMBHAI,PATEL PANKAJBHAI PARSOTTAMBHAI,PATEL CHETANBHAI PARSOTTAMBHAI,PATEL SUREKHABEN PARSOTTAMBHAI,PAETL RAMANBHAI VALABHAI	,RULE NOT RECD BACK,MR R.K.MANSURI
18090	FA/1473/2007	12/12/2015	THE STATE OF GUJARAT,THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSURI RASULBHAI FATABHAI,	MR R.K.MANSURI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18091	FA/1474/2007	12/12/2015	THE STATE OF GUJARAT,THE COLLECTOR,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL BABABHAI JOITABHAI SINCE DECD THRO' HEIRS,PATEL PRABHUDAS BABABHAI,PATEL GIRDHARBHAI BABABHAI,PATEL MANIBHAI DEVKARANBHAI,PATEL BABUBHAI DEVKARANBHAI,PATEL RAMANBHAI DEVKARANBHAI,PATEL LILABEN DEVKARANBHAI,PATEL GUNVANTBHAI DAHYABHAI,PATEL CHANCHALBEN DEVKARANBHAI,PATEL PURSOTTAMBHAI VALABHAI SINCE DECD. THRO' HEIRS,PATEL AMBABEN WD/O PARSOTTAMBHAI VALJIBHAI,PATEL MUKESHBHAI PARSOTTAMBHAI,PATEL PANKAJBHAI PARSOTTAMBHAI,PATEL CHETANBHAI PARSOTTAMBHAI,PATEL SUREKHABEN PARSOTTAMBHAI,PATEL RAMANBHAI VALABHAI,PATEL AMRUTBHAI PASHABHAI,PATEL JAYANTIBHAI KODARBHAI,PATEL DAHIBEN KODARBHAI,PATEL KAMLESHKUMAR KODARBHAI,PATEL TARABEN KODARBHAI	,MR R.K.MANSURI
18092	FA/1475/2007	30/07/2009	LAXMIBEN PRAVINCHANDRA BAROT,	MR HRIDAY BUCH	THAKORE PARBATJI BABUJI,DINESHBHAI BABUBHAI CHAUDHARY,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
18093	FA/1476/2007	29/01/2015	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	MADHUBEN WD/O. PRAVINBHAI HATUBHAI RATHVA,RAKESH PRAVINBHAI HATUBHAI RATHVA,YOGINIBEN PRAVINBHAI HATUBHAI RATHVA,MINOR MITESHBHAI PRAVINBHAI HATUBHAI RATHVA,HATUBHAI @ HARIYABHAI RATHVA (DELETED),MANKTIBEN HATUBHAI @ HARIYABHAI RATHVA,RAJUBHAI MOHANBHAI BARIA	DELETED,RULE SERVED,MR HARSHADRAY A DAVE
18094	FA/1478/2007	03/12/2015	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JIVABHAI RAMSINH SINCE DECD. THRO' HEIRS,BUDDHIBEN JIVABHAI,MINOR SUNIL JIVABHAI,MINOR RANA JIVABHAI,RAMBHIBEN RAMESHBHAI KOLI,BABUBHAI HIRABHAI SOLANKI (DRIVER),HIRABHAI RICHHABHAI SOLANKI (OWNER)	,NOTICE SERVED,MR PREMAL S RACHH
18095	FA/1486/2007	28/09/2017	MAHENDRABHAI NAROTTAMBHAI CHAUDHARY,	MR MM TIRMIZI	ANITABEN DURSINGHBHAI CHAUDHARY,	RULE SERVED BY DS
18096	FA/1487/2007	02/12/2015	DAHIBEN WD/O. RANCHHODBHAI MANGALBHAI THAKOR,MEENABEN D/O. RANCHHODBHAI MANGALBHAI THAKORE,SUDHABEN D/O. RANCHHODBHAI MANGALBHAI THAKORE	(MR NALIN K THAKKER)	CHHAGANBHAI SHIVABHAI THAKORE DRIVER OF TRACTOR,PRAVINBHAI DAHYABHAI PATEL OWNER OF TRACTOR,INSURANCE COMPANY OF TRACTOR NO. GUU-8027 (DELETED),THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR
18097	FA/1492/2007	11/07/2011	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE BHARUCH UDYOGNAGAR SANGH LIMITED,	MR PUSHPADATTA VYAS
18098	FA/1493/2007	11/07/2011	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRIYANK KIRTIKUMAR,	MR PUSHPADATTA VYAS
18099	FA/1495/2007	03/12/2010	MANIBEN LALLUBHAI PARMAR,KOKILABEN JAGDISHBHAI PARMAR,MINOR VARSHABEN JAGDISHBHAI PARMAR,MINOR JIGAR JAGDISHBHAI PARMAR	MR MTM HAKIM	MAHESH UDHAVDAS JAGYASI,PRAKASH B. AHUJA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
18100	FA/1496/2007	03/12/2010	SUDHABEN KIRITKUMAR VAIDHYA,PINKY KIRITKUMAR VAIDHYA,VANDIT KIRITKUMAR VAIDHYA	MR MTM HAKIM	SOMABHAI BHANGDABHAI RATHOD,LEGAL HEIRS OF KIRITKUMAR TAHKORLAL VAIDHYA,SUDHABEN KIRITKUMAR VAIDHYA,ORIENTAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED
18101	FA/1518/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL DESAIBHAI,SURESHBHAI DESAIBHAI,LAKHIBEN DESAIBHAI,BHAILALBHAI MOHANBHAI,SOMABHAI GOPALBHAI,JASHUBHAI GOPALBHAI,VASANTBHAI GOPALBHAI,VINODBHAI GOPALBHAI,RAMESHBHAI GOPALBHAI,PARVATIBEN MOHANBHAI	MR SP MAJMUDAR
18102	FA/1519/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSE ISE MOHAMMAD,DAUD ISE MOHAMMAD	NOTICE SERVED

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18103	FA/1520/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA ISE ASMAL,	NOTICE SERVED
18104	FA/1521/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI GULABBHAI,	NOTICE SERVED
18105	FA/1522/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI VITTHALBHAI,	NOTICE SERVED
18106	FA/1523/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN RANCHHODBHAI HANSJI,	NOTICE SERVED
18107	FA/1524/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN WD/O. LALJIBHAI MADHAVBHAI,DAHIBEN LALJIBHAI	NOTICE SERVED
18108	FA/1525/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL TRIKAMBHAI,	NOTICE SERVED
18109	FA/1526/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECD. DAHYABHAI BHAGWANBHAI,MANUBHAI DAHYABHAI PATEL,SHANTILAL SHANKARBHAI,SHUSHILABEN KANUBHAI,PRAVINBHAI D. PATEL,MAHENDRABHAI VASANTBHAI	,NOTICE SERVED,UNSERVED EXPIRED (N)
18110	FA/1527/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN CHHITABHAI,KARSHANBHAI CHHITABHAI,BAKORBHAI CHHITABHAI,NARSINHBHAI CHHITABHAI,MADHUBEN CHHITABHAI,NARMADABEN CHHITABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
18111	FA/1528/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANSHYAMBHAI ASHABHAI,YOGESHBHAI ASHABHAI,UPENDRABHAI ASHABHAI	NOTICE SERVED
18112	FA/1529/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRABHAI MULJIBHAI,RAVJIBHAI MULJIBHAI,SHANTILAL BAKORBHAI	NOTICE SERVED
18113	FA/1530/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI ZAVERBHAI,AMBALAL ZAVERBHAI,PARSOTTAMBHAI ZAVERBHAI,NAGJIBHAI ZAVERBHAI,DAHYABHAI ZAVERBHAI	NOTICE SERVED
18114	FA/1531/2007	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHUSHILABEN KANUBHAI,PINABEN KANUBHAI,MINOR UMISHA'S GUARDIAN & BESTFRIEND,MINOR DIXITBHAI'S GUARDIAN & BEST FRIEND	
18115	FA/1532/2007	08/08/2011	GENERAL MANAGER,	MS KJ BRAHMBHATT	RAMJI MANDIR TRUST PATEL LAXMANBHAI MULCHANDBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
18116	FA/1533/2007	04/12/2015	THE CHIEF OFFICER,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	SHANTABEN BADHABHAI VANKAR,KARSHANBHAI GANDUBHAI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR SAURABH G AMIN,(MR PRANAV M RAVAL)
18117	FA/1534/2007	04/12/2015	THE CHIEF OFFICER,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NAGJIBHAI BHANABHAI PATEL,KARSHANBHAI GANDUBHAI,ORIENTAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MR SAURABH G AMIN,(MR PRANAV M RAVAL)
18118	FA/1535/2007	04/12/2015	THE CHIEF OFFICER,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAHEMATBEN AHMEDBHAI VOLERA,KARSHANBHAI GANDUBHAI,ORIENTAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MR SAURABH G AMIN,(MR PRANAV M RAVAL)

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18119	FA/1561/2007	22/07/2015	BABUBHAI CHANDUBHAI CHAUHAN,	MR KASHYAP R JOSHI	MANSINH PREMJI MINA DELETED,ZARINABIBI MOHAMAD ALI ANSARI,NEW INDIA ASSURANCE CO. LTD.,BHUPENDRAKUMAR SANMUKHLAL PATEL,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,RULE SERVED BY DS,SERVED BY AFFIX. (R),MR VASANTS SHAH
18120	FA/1562/2007	01/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	SAVITABEN WD/O. BHIKHABHAI S. PRAJAPATI,PRAVINBHAI KESHABHAI PRAJAPATI,BALDEVBHAI KESHABHAI PRAJAPATI	RULE NOT RECD BACK,RULE SERVED
18121	FA/1564/2007	10/07/2015	PARIKSHITKUMAR JAYANTILAL PANCHAL,	MR DN PANDYA	PRIYAVADAN ALIAS PANKAJBHAI KARSHANBHAI PTEL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
18122	FA/1565/2007	05/02/2008	G.S.R.T. CORPORATION,	MRS VASAVDATTA BHATT	JIGNABEN WD/O MANOJKUMAR K MEHTA (W/O DECD.),KRUSHNAMUKHBHAI HIMATLAL MEHTA,MAHARPRABHA KRISHNAMUKHBHAI MEHTA,LAKSHMANSINH KESHUBHA JHALA,GAJUBHAI KIRITSINH GOHIL,MAYA TRAVELS,KIRANBHAI K SHAH (OWNER OF LUX.BUS-GJ-4T-3050),ORIETAL ISURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (R),MR MM TIRMIZI,(MR MAULIK J SHELAT)
18123	FA/1570/2007	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.	RAISH AHMED KADRI,	MR JR SHAH
18124	FA/1571/2007	20/10/2008	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	YUNUSBHAI IBRAHIMJI KHEDAWALA,	MR ABDULAZIZ N MEMON
18125	FA/1572/2007	21/10/2008	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	LAXMAN CONSTRUCTION PVT.LTD.,	RULE UNSERVED
18126	FA/1642/2007	15/10/2014	OIL & NATURAL GAS CORP. LTD.,	MARSHALL & ASSOCIATES	ZALA PRUTHVISINGH GUAMANSINGH DECD.THROUGH THE LRS,JAMBABEN WD/O ZALA PRUTHVISINGGUMANSINGH,SAVITABEN PRUTHVISING ZALA,TULSIBEN PRUTHVISING ZALA,MINOR CHEHARSING THROUGH HIS GUARDIA NO.1/1	,MR TEJAS P SATTA
18127	FA/1643/2007	26/02/2008	JAYANTILAL MAVJI PATEL,	MR SK PATEL	JARU JESHHANGBHIA AHIR,FAKIRCHANDRA KISHORCHANDRA BANSHAL,PRADIP FAKIRCHANDRA BANSAL,YOGESH FAKIRCHANDRA BANSAL	MR BY MANKAD,MR HARIN P RAVAL
18128	FA/1647/2007	02/09/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	KUSUMBEN WD/O. DECD. VIRENDRAKUMAR KANTILAL NAYAK,DHAVAL VIRENDRAKUMAR NAYAK,HARDIK VIRENDRAKUMAR NAYAK,VIDYA MANEKLAL NAYAK	MR.HIREN M MODI
18129	FA/1670/2007	08/04/2015	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	TARBEN RAMESHCHANDRA MAKWANA,YOGESH RAMESHCHANDRA MAKWANA,ASHWIN RAMESHCHANDRA MAKWANA,CHIRAG RAMESHCHANDRA MAKWANA,MEHUL RAMESHCAHNDRA MAKWANA,MANGAJI GADAJI THAKORE,SHRIJI GINNING FACTORY,PATEL BHARATKUMAR KANJIBHAI	NOTICE SERVED,RULE SERVED,MS. SHAILI A KAPADIA
18130	FA/1671/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAMABHAI MAGANBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18131	FA/1672/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ALAMBHAI KASUBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18132	FA/1673/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KALUBHAI ABDULBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18133	FA/1674/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	MANUBAHI MARGHABHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)

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18134	FA/1675/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAVJIBHAI CHUNIBHAI,CHATURBHAI CHUNIBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18135	FA/1676/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BIHABHAI MAGANBHAI,RAMABHAI VITTHALBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18136	FA/1677/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	GOVINDBHAI SHANKARLAL SHAH,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18137	FA/1678/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	GULAB HUSSAIN MOHAMED HUSSAIN,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18138	FA/1679/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAMABHAI MAGANBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18139	FA/1680/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VIHABHAI BHIKHABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18140	FA/1681/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ARVINDBHAI BAPUBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18141	FA/1682/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RABARI BHIKHABHAI JAYAMALBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18142	FA/1683/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KESHUBHAI VITTHALBHAI PATEL,RAMABHAI VITTHALBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18143	FA/1684/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KANTIBHAI CHUNIBHAI PATEL,RASHIKBHAI CHUNIBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18144	FA/1685/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KESHUBHAI VITHALBHAI PATEL,RAMABHAI VITTHALBHAI PATEL,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18145	FA/1686/2007	29/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KALUBHAI ABUDLBHAI MALEK,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18146	FA/1693/2007	26/08/2008	THE NEW INDIA ASSURANCE CO.,	MR SHALIN N MEHTA	VILESHBHAI JAYANTILAL PATEL,V.V.F. LIMITED	MR RC JANI,MR MUKESH H RATHOD
18147	FA/1695/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DHULABHAI KHODABHAI,SINCE DECDTHRU HIS HEIRS & L.RS.,SURYABEN WD/O DHULABHAI PARMAR,VIMLABEN GANPATBHAI,ANANDIBEN NAVINBHAI,PRAVINBHAI DHULABHAI,RAJUBHAI DHULABHAI PARMAR.	,MR VIJAY N RAVAL
18148	FA/1696/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANDUBHAI ZAVERBHAI PATEL,	RULE SERVED
18149	FA/1697/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANDUBHAI WD/O. GANANPATHBHAISHANABHAI,	RULE SERVED
18150	FA/1698/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	NANABEN W/O. RAMESHBHAI SOMA BHAI,	MR VIJAY N RAVAL
18151	FA/1699/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GOPALBHAI DAYABHAI PATEL,	MR VIJAY N RAVAL

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18152	FA/1700/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HARSHADBHAI DESAIBHAI PATEL,	MR VIJAY N RAVAL
18153	FA/1701/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JAFFARBHAI JETHABHAI PATEL,	RULE SERVED
18154	FA/1702/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SURAJBEN SHANKERBHAI,	RULE SERVED
18155	FA/1703/2007	04/02/2014	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MANCHABEN WD/O. RABARBHAI,	RULE SERVED
18156	FA/1707/2007	10/12/2010	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL MAGANBHAI SHANKARBHAI,	UNSERVED EXPIRED (R)
18157	FA/1708/2007	16/08/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL PRAHLADBHAI NARANDAS,	RULE SERVED
18158	FA/1709/2007	16/08/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL AMRUTBHAI DEVCHANDBHAI,	RULE SERVED
18159	FA/1710/2007	16/08/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL HARIBHAI SHANKARDAS,	RULE SERVED
18160	FA/1711/2007	25/07/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL PARSOTTAMBHAI KHODIDAS,	RULE UNSERVED
18161	FA/1712/2007	16/08/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL BABUBHAI SENDHABHAI,	RULE SERVED
18162	FA/1713/2007	10/12/2010	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL SAVITABEN VIRABHAI,PATEL HARESHBHAI VIRABHAI,PATEL VISHNUBHAI VIRABHAI	RULE SERVED
18163	FA/1714/2007	10/12/2010	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL DAHYABHAI SHIVRAM,	RULE SERVED
18164	FA/1715/2007	16/08/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL SHANKARBHAI NARNABHAI,	RULE SERVED
18165	FA/1716/2007	25/07/2011	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL KUVERBEN DEVECHANDDAS,PATEL RAIBEN DEVCHANDDAS	RULE SERVED,UNSERVED EXPIRED (R)
18166	FA/1717/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI GOPALBHAI,SHANTILAL D. PATEL,LAXMIBEN DESAIBHAI,PARVATIBEN MOHANBHAI,BHAILALBHAI MOHANBHAI,SURESHBHAI DESAIBHAI,VASANTBHAI GOPALBHAI,JASHUBHAI GOPALBHAI,RAMESHBHAI GOPALBHAI,VINODBHAI GOPALBHAI	MR SP MAJMUDAR
18167	FA/1718/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI MULJIBHAI,RAJENDRAKUMAR MULJIBHAI,SHANTILAL BAKIORBHAI	MR SP MAJMUDAR
18168	FA/1719/2007	02/02/2015	UNITED INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHANCHALBEN MANILAL NATHHUDAS,DHIRUBHAI MANILAL PATEL,PATEL SURESHBHAI MANILAL,PATEL PRAHLADBHAI DAVABHAI,PATEL SHANKARBHAI RAMCHNDBHAI	NOTICE SERVED,RULE SERVED
18169	FA/1720/2007	08/05/2012	GULSHANBANU LIYAKATALI MANIYAR,	VALIMOHAMMED PATHAN	UNION OF INDIA,	RULE NOT RECD BACK,MRS VASAVDATTA BHATT
18170	FA/1721/2007	08/05/2012	GULSHANBANU LIYAKATALI MANIYAR,	VALIMOHAMMED PATHAN	UNION OF INDIA,	RULE SERVED
18171	FA/1722/2007	08/05/2012	LIYAKATALI BACHASARDAR MANIYAR,	VALIMOHAMMED PATHAN	UNION OF INDIA,	RULE NOT RECD BACK,MRS VASAVDATTA BHATT
18172	FA/1723/2007	08/05/2012	LIYAKATALI BACHASARDAR MANIYAR,	VALIMOHAMMED PATHAN	UNION OF INDIA,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18173	FA/1724/2007	22/01/2016	NATIONAL INSURANCE. CO. LTD.,	MR DAKSHESH MEHTA	JASHWANTRAI THAKARSHI SHETH,DINESH JASHWANTRAI SHETH,GADHVI AJUBHAI HARJIBHAI (DRIVER OF LUXURY BUS),JADEJA BHIKHUBHA MERUJI (OWNER OF LUXURY BUS),MAHENDRA THAKARSHI SHETH,DR. PRANAV INDULAL SHETH,ATUL JASHWANTRAI SHETH	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
18174	FA/1725/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHILALBHAI VITTHALBHAI,	MR SP MAJMUDAR
18175	FA/1726/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRBHAI JESANGBHAI,	MR SP MAJMUDAR
18176	FA/1727/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD UMMARJI,YAQUB UMMARJI,AHMAD UMMARJI	,MR SP MAJMUDAR
18177	FA/1728/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBHUBHAI VITTHALBHAI PATEL,	MR SP MAJMUDAR
18178	FA/1729/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANTOLBHAI CHHOTABHAI VASAVA,	MR SP MAJMUDAR
18179	FA/1730/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS DEC. HOHAMMAD HASAN RAHEMU,ROKAIYA MOHMMAD,IBRAHIM MOHMMAD,BASIR MOHMMAD,FARIDA MOHMMAD,IMTIYAZ MOHMMAD	,MR SP MAJMUDAR
18180	FA/1731/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HASAN RAHEMU,	MR SP MAJMUDAR
18181	FA/1732/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIR HASAN RAHEMUI,	MR SP MAJMUDAR
18182	FA/1733/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBA WIDOW OF UMMAR HASAN,USMAN UMMAR HASAN,MUSA UMMAR HASAN	
18183	FA/1734/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD MUSA ASLAM,	
18184	FA/1735/2007	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI LAXMI WIDOW OF DESAI HARGOVIND,SOMABHAI GOPALBHAI,JAGDISHBHAI MOHANBHAI,BHAILALBHAI MOHANBHAI,PARVATIBEN WIDOW OF MOHANBHAI	
18185	FA/1737/2007	10/12/2010	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI RAMABHAI,PUNIBEN RAMABHAI	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
18186	FA/1738/2007	10/12/2010	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOMNA KAMERUDIN NURALI,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
18187	FA/1739/2007	10/12/2010	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAMADBHAI VALABHAI,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
18188	FA/1740/2007	10/12/2010	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASUBEN CHANABHAI GUJARATI,DUDABHAI CHANABHAI GUJARATI,LAXMIBEN CHANABHAI GUJARATI	MR AMAR D MITHANI
18189	FA/1741/2007	10/12/2010	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOMNA HUSAN VALA,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
18190	FA/1745/2007	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. BHAGWANGAR SHY-AMGAR KARSHANGIRI BHAGWANGAR,	MR VIMAL M PATEL
18191	FA/1746/2007	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PREMGAR KEVALGAR,	MR VIMAL M PATEL
18192	FA/1747/2007	20/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHANGAR AMARGAR,	MR VIMAL M PATEL

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18193	FA/1759/2007	18/11/2014	ORIENTAL INSRUANCE CO. LTD.,	MR VIBHUTI NANAVATI	LILADHAR HIRJI DAMA,LILAVANTIBEN LILADHAR DAMA M/O. MANISH L. DAMA,HIMAT LILADHAR DAMA B/O. MANISH L. DAMA,KAUSHIK LILADHAR DAMA,TRIKAMBHAI GOPALBHAI CHHANGA,GOPAL DHANA NARAN CHHANGA	RULE SERVED BY DS,UNSERVED EXPIRED (R),MR MEHUL S SHAH
18194	FA/1760/2007	18/11/2014	ORIENTAL INSRUANCE CO. LTD.,	MR VIBHUTI NANAVATI	CHIMANLAL PRABHURAM PUJARA,HASUMATIBEN CHIMANLAL PUJARA M/O. PIYUSH C. PUJARA,SONALBEN CHIMANLAL PUJARA D/O. PIYUSH C. PUJARA,TRIKAMBHAI GOPALBHAI CHHANGA,GOPAL DHANA NARAN CHHANGA	RULE NOT RECD BACK,MR MEHUL S SHAH
18195	FA/1761/2007	20/02/2009	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL ZAVERBHAI,	MR KM SHETH
18196	FA/1762/2007	20/02/2009	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI MOHANBHAI PATEL,	MR KM SHETH
18197	FA/1763/2007	20/02/2009	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI JESANGBHAI PATEL,	MR KM SHETH
18198	FA/1764/2007	20/02/2009	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	KAUSHIKBHAI JAYANTIBHAI PATEL,	MR KM SHETH
18199	FA/1765/2007	20/02/2009	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI AMBALAL PATEL,	MR KM SHETH
18200	FA/1766/2007	20/02/2009	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI ISHWARBHAI,	MR KM SHETH
18201	FA/1767/2007	18/01/2008	S.T. CORPORATION THRO' THE MANAGER,	MRS VASAVDATTA BHATT	NANJIBHAI KODARBHAI MODIA,SHANTILAL KESHAJI SHARMA DRIVER	NOTICE SERVED,MR JV JAPEE
18202	FA/1783/2007	29/08/2008	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	SHARDABEN JAGDISHBHAI PRAJAPTI,MINOR JIGNESHKUMAR JAGDISHBHAIPRAJAPATI,MINOR NAYNABEN JAGDISHBHAI PRAJAPATI,MINOR MINESHKUMAR JAGDISHBHAI PRAJAPATI,MAHESHBHAI BABULALA SHAH	MR AMIT C NANAVATI,MR TEJAS M BAROT
18203	FA/1794/2007	06/08/2008	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	JAISUKHLAL BHURABHAI BABARIA,BHUMIBEN JAISUKHLAL BABARIA,KRISHNABEN JAISUKHLAL BABARIA,RAMESHBHAI HARIBHAI DHOLARIA,SALORA PRINTS THRO' RAMESHBHAI HARIBHAI,CHHAGANBHAI SHAMBUBHAI AMIPARADELETED AS PER COURT ORDER	NOTICE SERVED,DELETED,MR AMAR D MITHANI
18204	FA/1796/2007	20/07/2015	G.S.E.C.L.,	MR DIPAK R DAVE	NARANBHAI FULAJIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
18205	FA/1797/2007	20/07/2015	G.S.E.C.L.,	MR DIPAK R DAVE	HIRAJI BABAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
18206	FA/1798/2007	20/07/2015	G.S.E.C.L.,	MR DIPAK R DAVE	BABUBHAI KANTILAL PATEL POA HOLDER OF KANTILAL R. PATE,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
18207	FA/1799/2007	20/07/2015	G.S.E.C.L.,	MR DIPAK R DAVE	BABUBHAI KANTILAL PATEL POA HOLDER OF KANTILAL PATEL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
18208	FA/1800/2007	20/07/2015	G.S.E.C.L.,	MR DIPAK R DAVE	MOHANBHAI MALAJIBHAI DESAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
18209	FA/1804/2007	14/05/2009	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RANJANBA JASHUJI MOVAJI CHAVDA,RAJENDRAKUMAR JASHUJI CHAVDA,CHETANBHAI JASHUJI CHAVDA,JITENDRA JASHUJI CHAVDA,CHANCHALBA MOVAJI CHAVDA (DELETED AS PER HON'BLE CT'S,.----,LACHCHHARAM ANDARRAM SINCE DIED HIS LEGAL HEIRS,MOTARAM,S/O LACHCHHARAM JAT,DEVARAM S/O LACHCHHARAM JAT	,DS AFF.NOT FILED (N),DELETED,RULE SERVED BY DS

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18210	FA/1805/2007	10/02/2012	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. MUKESH AMBALAL PATEL,PREMILABEN MUKESHBHAI PATEL,MINOR HELIBEN MUKESHBHAI PATEL,MINOR HERIN MUKESHBHAI PATEL,AMBALAL HARGOVANDAS PATEL,KANTABEN AMBALAL PATEL,AMARRAM VISHNASAM (DELETED),JAGDISHBHAI LADHABHAI KATARIYA,UNITED INDIA INSURANCE CO. LTD.	,NOTICE SERVED,DELETED
18211	FA/1806/2007	16/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	RAMBHAI DEVABHAI AHIR,PRAVINCHANDRA P. AGRAWAL	NOTICE SERVED,(MR SANDEEP N BHATT)
18212	FA/1807/2007	01/07/2009	RAJKOT DISTRICT PANCHYAT,	MR PREMAL R JOSHI	GURUKRUPA & COMPANY,DAMJIBHAI RAVJIBHAI PATEL	(MR NV ANJARIA)
18213	FA/1808/2007	16/06/2014	IMAMBHAI HASUBHAI MALEK,	MR YATIN SONI,MR HITESH B PATEL	THE SPECIAL LAND AQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,MR RR MARSHALL
18214	FA/1809/2007	16/06/2014	RAMESHBHAI RAMBHAI PRAJAPATI,	MR YATIN SONI	THE SPECIAL LAND AQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,MR RR MARSHALL
18215	FA/1810/2007	18/02/2015	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SHASHIBEN AMRATBHAI PATEL,CHETANBHAI AMRATBHAI PATEL,ANITABEN AMRATBHAI PATEL,HIRENBHAI AMRATBHAI PATEL,MINOR SIMABEN AMRATBHAI PATEL,PALIBEN ZINABHAI PATEL,ANWAUDDIN RAHISHUDDIN SHEIKH,M/S. EXPRESS CHEMICALS	DELETED,MR AMIT N PATEL
18216	FA/1813/2007	16/06/2014	THAKORE DHULAJI SHIVAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,DEPUTY GENERAL MANAGER	RULE UNSERVED,MR RR MARSHALL
18217	FA/1814/2007	16/06/2014	THAKORE MERAJI GOBARJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,DEPUTY GENERAL MANAGER	RULE UNSERVED,MR RR MARSHALL
18218	FA/1815/2007	16/06/2014	THAKORE KUNVARJI PUNJAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,DEPUTY GENERAL MANAGER	RULE UNSERVED,MR RR MARSHALL
18219	FA/1816/2007	16/06/2014	THAKOR BALAJI BAVAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,DEPUTY GENERAL MANAGER	RULE UNSERVED,MR RR MARSHALL
18220	FA/1817/2007	16/06/2014	THAKOR JENAJI DETARJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,DEPUTY GENERAL MANAGER	RULE UNSERVED,MR RR MARSHALL
18221	FA/1818/2007	11/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUNVANTRAI VRAJLAL RAVAL DECD. THRO' HEIRS,VASANTGAURI GUNVANTRAI RAVAL,BHAVANABEN GUNVATRAI RAVAL W/OMAHENDRAKUMAR SHIVSHANKER DAVE,JAYSHREEBEN GUNVANTRAI RAVAL W/O GIRISHBHAI AMRUTLAL PANDYA,DAKSHABEN GUNVANTRAI RAVAL,VASANTGAURI GUNVANTRAI RAVAL	,NOTICE NOT RECD BACK,NOTICE SERVED,MR GM AMIN
18222	FA/1820/2007	15/01/2013	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	ASHOKKUMAR RAMLUBHAYA HUF,	MS MINOO A SHAH
18223	FA/1821/2007	15/01/2013	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	LAJJADEVI A ARORA,	MS MINOO A SHAH
18224	FA/1823/2007	22/07/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	GAFURBHAI GALALBHAI PARMAR,	MR DAIFRAZ HAVEWALLA
18225	FA/1825/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	RAJUBHAI KARSHANBHAI,EXECUTIVE ENGINEER	DS AFF.NOT FILED (R),MR NITIN M AMIN
18226	FA/1826/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	NARANBHAI VASHRAMBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)

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18227	FA/1827/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	GANESHBHAI KANABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18228	FA/1828/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	LACHHIBEN JESINGBHAI,NARANBHAI JESINGBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18229	FA/1829/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	VALIBEN SAVDASBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18230	FA/1830/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	SHANTIBEN BHAVANBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18231	FA/1831/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	DHIRUBHAI RAMJIBHAI(DEC. THRU HEIRS),WIDOW SANTABEN RAMESHCHANDRA PRAJAPATI,RASHIT RAMESHCHANDRA PRAJAPATI,EXECUTIVE ENGINEER	,RULE SERVED BY DS,DS AFF.NOT FILED (R)
18232	FA/1832/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMBHABEN LALJIBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18233	FA/1833/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	PACHAN @ PARSHOTTAMBHAI NANSANGBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18234	FA/1834/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMJIBHAI JESANGBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18235	FA/1835/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	BHARVAD JADIBEN KHETABHAI,BHARVAD CHHELABHAI KHETABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18236	FA/1836/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	HAMIRBHAI JIVABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18237	FA/1837/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIR OF DECD.RAMJIBHAI KANJIBHAI: PRABHUBHIA RAMJI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18238	FA/1838/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	BHARVAD BHURABHAI KARSANBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18239	FA/1839/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	ARJANBHAI SAVDAS,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18240	FA/1840/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	BHURABHAI KARSANBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18241	FA/1841/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	GHANSHYAMBHAI JIVABHAI PAVRA,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18242	FA/1842/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	PAVRA NARANBHAI JESINGBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18243	FA/1843/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	RATHOD GANESHBHAI DEVABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)

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18244	FA/1844/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	PAVRA HAMIRBHAI JIVABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18245	FA/1845/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	SAMUBEN DAYABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18246	FA/1846/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	VALIBEN MALUBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18247	FA/1847/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	RATHOD DEVABHAI ARJANBHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18248	FA/1848/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	GANESHBHAI KANABHAI,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18249	FA/1849/2007	10/12/2010	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	PACHAN @ PARSHOTTAM MANSANG,EXECUTIVE ENGINEER	RULE SERVED BY DS,DS AFF.NOT FILED (R)
18250	FA/1850/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MALUBHAI MAVABHAI THAKOR,	MR AMIT C NANAVATI
18251	FA/1851/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHIVABHAI ARJANBHAI RABARI,	MR AMIT C NANAVATI
18252	FA/1852/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MADHABHAI ARAJANBHAI RABARI,	MR AMIT C NANAVATI
18253	FA/1853/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAMABHAI RAMSIBHAI BHARVAD,	MR AMIT C NANAVATI
18254	FA/1854/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HANSJIBHAI VARSIBHAI THAKOR,	MR AMIT C NANAVATI
18255	FA/1855/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HANSJIBHAI VERSIBHAI THAKOR,	MR AMIT C NANAVATI
18256	FA/1856/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAVSIBHAI VIRABHAI KOLI,	MR AMIT C NANAVATI
18257	FA/1857/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	LEBABHAI SHIVABHAI THAKOR,	MR AMIT C NANAVATI
18258	FA/1858/2007	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HEMCAHNDBHAI DAYABHAI THAKOR,	MR AMIT C NANAVATI
18259	FA/1859/2007	17/09/2019	NITIN CONSTRUCTION CO,	MR PY DIVYESHVAR	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
18260	FA/1861/2007	14/02/2019	ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SOLANKI GOVAJI BHURAJI,SOLANKI ANTARBA GOVAJI,SOLANKI MADHUBA DINAJI,SOLANKI SAHDEVSINH DINAJI MINOR,CHAVDA VIJAY DINAJI,SOLANKI NARENDRA DINAJI,NALINIBEN NAROTAMDAS BHINA	RULE UNSERVED,MR AV PRAJAPATI
18261	FA/1862/2007	09/06/2015	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PRAVINABEN JAYANTIBHAI PATEL,MUKESH JAYANTILAL PATEL,CHANDUBHAI SUKABHAI NAYAK,MAHIPATBHAI BHURABHAI PRAJAPATI	NOTICE SERVED,MR BS PATEL
18262	FA/1863/2007	29/08/2011	UTTAR GUJARAT VIJ COMPANY LTD,DEPUTY ENGINEER UTTAR GUJARAT VIJ COMPANY LTD	MS RV ACHARYA	JAYABEN BHUPENDRABHAI PATEL WD/O BHUPENDRABHAI NARSHIBHAI,MINOR VIKAS BHUPENDRABHAI PATEL,MINOR PRANAV BHUPENDRABHAI PATEL	MS MEENA VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18263	FA/1864/2007	05/02/2008	ABEDABANU RASIDBHAI SHAIKH,SAYRABANU KADARBHAI SHAIKH SINCE DECD. THRO' HEIRS,FIROJ ABDULKADAR SHAIKH,SAJID ABDULKADAR SHAIKH,RAJANBANU ABDULKADAR SHAIKH	MR DHARMESH V SHAH	HARISHCHANDRA AMBALAL RAY,G.S.R.T.C.,BHERUNATH SHIVNATH,SOHANLAL POKATRAM MALI,UNITED INDIA INSURANCE CO. LTD.,HARISH SHIVJI RAJGOR (DELETED),RANCHHODJI BHAGWANJI MATA,NEW INDIA ASSURANCE CO. LTD.,IQBALHUSEN MAHMADHUSEN SHAIKH,MAHERUNISA ALLARAKHBHAI SHAIKH(DELETED),SHAHENAZBANU IMTIYAZBHAI SHAIKH (DELETED)	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR SANDIP C SHAH,MS AMEE YAJNIK,MS MONALI H BHATT,MR.HIREN M MODI
18264	FA/1870/2007	23/12/2009	BHARAT RAMPRASAD VARMA,	MR VIBHUTI NANAVATI	DALARSINGBHAI SOKABHAI GARASIA,RAMESH VORAJI VANJARA,NATIONAL INSURANCE CO.LTD.	RULE SERVED,RULE SERVED BY DS,MS LILU K BHAYA
18265	FA/1871/2007	31/08/2017	THAKOR KAILASHBEN RAWAJI,VISHNUJI KALUJI THAKORE,DIPAKJI KALUJI THAKORE,VISHALJI KALUJI THAKORE,THAKOR JIVATBEN RAWAJI,THAKOR RAWAJI GOKADJI	MR. YOGENDRA THAKORE	LAKKHASINGH SISASINGH SARA,GURJANTSINH NAROTASINH,NATIONAL INSURANCE CO.	NOTICE SERVED,MR DAKSHESH MEHTA
18266	FA/1881/2007	24/09/2014	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	NAGINBHAI FOGATBHAI PATEL,KINJALBHAI NAGINBHAI PATEL,RAJKUMAR RAMBHAI RAVAR,SANJAYKUMAR DALPATBHAI VASAVA	RULE SERVED,RULE SERVED BY DS,MR.HIREN M MODI
18267	FA/1882/2007	24/09/2014	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	NAGINBHAI FOGATBHAI PATEL,KINJALBHAI NAGINBHAI PATEL,RAJKUMAR RAMBHAI RAVAR,SANJAYKUMAR DALPATBHAI VASAVA	RULE SERVED BY DS,MR.HIREN M MODI
18268	FA/1884/2007	10/02/2012	AMIT MANUBHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	MR RAJNI H MEHTA	VAIBHAVKUMAR DINESHBHAI PATEL,DINESHBHAI GORDHANBHAI PATEL,MITABEN DINESHBHAI PATEL	,MR.HIREN M MODI
18269	FA/1885/2007	07/07/2008	FOOD CORPORATION OF INDIA,	MR MG NAGARKAR	BOMBAY GRAINS CRUSHING & SPICE MILLS LTD.,	NOTICE SERVED BY DS
18270	FA/1887/2007	05/04/2019	PATEL JYOTSNABEN WD/O. JIVANBHAI CHATURBHAI,PATEL SHANTABEN WD/O. CHATURBHAI NATTHUBHAI,SANKET JIVANBHAI PATEL	MR ABHAYKUMAR P SHAH	PATEL SHANKARBHAI CHUNILAL,PATEL ISHWARBHAI HARKHABHAI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR BHARAT JANI
18271	FA/1890/2007	25/09/2014	LEGAL HEIRS & REP. OF DECD. BABUBHAI JETUBHAI KATHI,UNDUBEN BABUBHAI WD/O DECD. BABUBHAI JETUBHAI KATHI,MINOR ASHWINBHAI BABUBHAI,MINOR DAMUBEN BABUBHAI,MINOR NARENDRABHAI BABUBHAI	MR HARSHIT S TOLIA	JUSABHAI DADABHAI SANDHI,NASIRHUSEN NOORALI MUKHI (KHOJA),ORIENTAL INSRUANCE CO. LTD	RULE SERVED,MS KARUNA V RAHEVAR
18272	FA/1893/2007	05/01/2015	GEETABEN HARESHKUMAR TANNA,RAVI HARISHKUMAR TANNA (MINOR),VARSHA HARESHKUMAR TANNA (MINOR),GOPIBEN CHELARAM TANNA,CHELARAM AASUMAL TANNA	MR.SUBHASH G BAROT	NISAR AHMED MAHIDA,YUSUF MOHMMED KASAM ARIYANI,UNITED INDIA ASSURANCE CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
18273	FA/1894/2007	12/02/2019	MINOR KUMAR AJAY BAHADURBHAI KUDIA,	MR MUKESH H RATHOD	RAGHUVIRSINH ANANDSINH GOHIL OWNER OF ATUL SHAKTI PASSENGER,UNITED INDIA INSURANCE CO. LTD.,KHIMJIBHAI BHAGWANJI MORADIA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
18274	FA/1896/2007	22/03/2012	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MORARJI S/O MOTIRAM JOSHI,SMT. SVITRIBEN WD/O MORARJI JOSHI,FATEHSINH SWARUPSINH RATHOD,LAKHABHAI PACHANBHAI DAFLA,CHETAN LAKSHMIDAS THAKKAR	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR ARPIT A KAPADIA
18275	FA/1898/2007	16/06/2014	KANTIBHAI VANMALIDAS PRAJAPATI,BHALABHAI SHANKARBHAI PRAJAPATI	MR YATIN SONI,MR HITESH B PATEL	THE SPECIAL LAND ACQUISITION OFFICER,,DEPUTY GENERAL MANAGER	RULE SERVED,MR RR MARSHALL

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18276	FA/1900/2007	16/06/2014	DHANABHAI VARVABHAI PRAJAPATI,	MR YATIN SONI,MR HITESH B PATEL	SPL. LAND ACQ. OFFICER,DY. GENERAL MANAGER	RULE SERVED,MR RR MARSHALL
18277	FA/1901/2007	29/01/2015	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	ANJUDEVI WD/O. SURENDRASINH BHATI,MINOR SUBHASHSINH SURENDRASINHBHATI,MINOR RAHUL SURENDRASINH BHATI,BHANSINH BHAKTAVARSINH BHATI,BHAIRVIDEVI BHANSINH BHATI,NASIRALI HABIBBHAI (DELETED BEFORE TRIBUNAL),NASRUDDIN NURBHAI BELIM	,NOTICE SERVED,MR TAMIM ANSARI,MR ABHISHEK M MEHTA
18278	FA/1902/2007	21/03/2017	UNITED INDIA INSURANCE CO. LTD.,	MR PALAK H THAKKAR	MOHMMADBHAI SHAKURBHAI MUSANI,YASMINBEN MOHMMADBHAI MUSANI,NARUBHAI JESINGJI RAYJADA,FIROZBHAI ABDULBHAI RATHOD	MR DIVYESH SEJPAL
18279	FA/1904/2007	19/09/2011	AMRUTBHAI SOMABHAI PATEL,VIJAYBHAI SOMABHAI PATEL,VIKRAMBHAI SOMABHAI PATEL,JASUBHAI SOMABHAI PATEL	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18280	FA/1905/2007	19/09/2011	AMRUTBHAI SOMABHAI PATEL,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18281	FA/1906/2007	19/09/2011	AMRUTBHAI SOMABHAI PATEL,VIJAYBHAI SOMABHAI PATEL,VIKRAMBHAI SOMABHAI PATEL,JASUBHAI SOMABHAI PATEL,BECHARBHAI LALABHAI,BIPINBHAI GOVINDBHAI,KAMLABEN W/O. GOVINDBHAI,DAHYABHAI LALABHAI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18282	FA/1907/2007	19/09/2011	KALABHAI VASHRAMBHAI,JESANGBHAI VASHRAMBHAI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18283	FA/1908/2007	19/09/2011	BALDEVBHAI BHAGABHAI PATEL,AMBALAL BHAGABHAI PATEL,MANILAL BHAGABHAI PATEL	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18284	FA/1909/2007	19/09/2011	HEIR OF DECEASED,PATEL CHATURBHAI BAKORBHAI,PATEL ASHOKKUMAR CHATURBHAI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18285	FA/1910/2007	19/09/2011	HEIRS OF DECEASED PATEL BHALABHAI NARAYANBHAI:-,PATEL GOVINDBHAI BHALABHAI (THROUGH LEGAL HEIRS),PATEL KOKILABEN GOVINDBHAI,PATEL SHANKUTALABEN GOVINDBHAI,PATEL GOMTIBEN GOVINDBHAI,PATEL NAANABEN GOVINDBHAI,PATEL MITHABEN GOVINDBHAI,GEETABEN WD/O PATEL GOVINDBHAIBHALABHAI,MINOR JAIDEEP GOVINDBHAI (THROUGH APPE. NO. 1-1/A),PATEL KESHABHAI BAKORBHAI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18286	FA/1911/2007	19/09/2011	PARTY NOT GIVEN.,SURESHBHAI AMBALAL MAGANBHAI,MAFABHAI AMBALAL MAGANBHAI,PUSHPABEN WD/O BALDEVBHAI UMEDBHAI,KESHABHAI MAGANBHAI,SOMABHAI MAGANBHAI AS HIMSELF AND VAHIVAT KARTA,PARTH NOT GIVEN.,KANTIBHAI KACHRABHAI,BHIKHAZBHAI SHANABHAI,HIRABHAI SHANABHAI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18287	FA/1912/2007	19/09/2011	SUTHAR DAHIBEN KACHRABHAI,SUTHAR PANACHAND KESHAVLAL,SUTHAR SUBHARDABEN BALDEVBHAI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
18288	FA/1915/2007	08/09/2008	BRIGADIER,	MR PURVISH J MALKAN	SHAMBHUGAR TULSIGAR GOSWAMI,ANSUYABEN SHAMBHUGAR GOSWAMI,PALLAVIBEN SHAMBHUGAR GOSWAMI,VIPUL SHAMNBUGAR GOSWAMI,HIRBAI TULSIGAR GOSWAMI,NK DB SINGH,NIKUBHAI NARGUBHAI JARU	,MR MEHUL S SHAH,(MR SURESHM SHAH)

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18289	FA/1919/2007	27/04/2017	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	DINESHBHAI NARANBHAI BARIA,MAIDE MASARI KUCHHADIYA,SHAILESHBHAI HARSHABHAI KUCHHADIYA,NEW INDIA ASSURANCE CO. LTD,GHANSHYAMBHAI BECHARBHAI PATEL,MAHESHKUMAR NARANDAS PUNJABI	RULE NOT RECD BACK,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR.HIREN M MODI
18290	FA/1920/2007	27/04/2017	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	KIRANKUMAR SOMABHAI BARIA,MAIDE MASARI KUCHHADIYA,SHAILESHBHAI HARSHABHAI KUCHHADIYA,NEW INDIA ASSURANCE CO. LTD,GHANSHYAMBHAI BECHARBHAI PATEL,MAHESHKUMAR NARANDAS PUNJABI	RULE NOT RECD BACK,RULE UNSERVED,MR.HIREN M MODI
18291	FA/1921/2007	27/04/2017	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	DINESHBHAI NARANBHAI BARIA,MAIDE MASARI KUCHHADIYA,SHAILESHBHAI HARSHABHAI KUCHHADIYA,NEW INDIA ASSURANCE CO. LTD,GHANSHYAMBHAI BECHARBHAI PATEL,MAHESHKUMAR NARANDAS PUNJABI	RULE NOT RECD BACK,RULE UNSERVED,MR.HIREN M MODI
18292	FA/1929/2007	16/06/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI MANILAL PRABHUDAS,SPL. LAND ACQ. OFFICER	RULE SERVED,MR YATIN SONI
18293	FA/1930/2007	20/11/2013	A.M.T.S.,	MR HS MUNSHAW	PRABHUDAS NARANDAS VED. (SINCE DEC'D THOR'HEIRS & LRS),RASHILABEN PRABHUDAS VED,PARAG PRABHUDAS VED,MEHUL PRABHUDAS VED	,MR. KM ANTANI
18294	FA/1931/2007	22/03/2017	NATIONAL INSURANCE CO. LTD.,	MR. ALKESH N SHAH	RAMESHCHANDRA SOMALAL PRAJAPATI (DECEASED THROUGH HIS LRS),WIDOW SANTABEN RAMESHCHANDRE PRAJAPATI,RAKSHIT RAMESHCHANDRA PRAJAPATI,PRABHATSINH RAISINH PARMAR,RAJENDRAKUMAR RAISINH PARMAR,ASHISHKUMAR RAMESHBHAI PRAJAPATI	,RULE SERVED,MR HARSHADRAY A DAVE,MR HARDIK A DAVE
18295	FA/1945/2007	21/07/2009	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	DHARAMSINHBHAI NARSINHBHAI PATEL,	
18296	FA/1946/2007	21/07/2009	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	DHARAMSINHBHAI NARSINHBHAI PATEL,	
18297	FA/1991/2007	12/12/2015	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIRAJI RAMAJI BHIL,HARJARAM VIRAJI BHIL,GOVINDRAM RAMCHANDRA SONI,GANPATILAL MITHALAL JAIN,NEW INDIA INSURANE CO. LTD.	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
18298	FA/2004/2007	23/02/2012	KALAL VASANTIBEN BANSIBHAI,	MR JV JAPEE	SHABBHIRBHAI CHANDRAKHAN,NEW INDIA INSURANCE CO LTD,KALAL BANSIBHAI NARAYANBHAI	NOTICE SERVED,(MR HASMUKH THAKKER)
18299	FA/2011/2007	09/02/2016	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	FAGUBEN WD/O. JAYANTI VASAVA,KANTIBHAI M. VASAVA,JAHIDALI NAJMAHMAD,GHORI RIAZ MAHMAD FAKIR MAHMAD	NOTICE SERVED,RULE SERVED
18300	FA/2012/2007	31/01/2014	AHMEDABAD MUNI.CORPO.,	MR MG NAGARKAR	VIJAY H MEHTA,	RULE SERVED
18301	FA/2013/2007	28/07/2008	NEW INDIA ASSURNACE CO. LTD,	MR SUNIL B PARIKH	SWAROOP HIRALAL RAJPUT,TRUSTEE	NOTICE SERVED,MR MUKESH H RATHOD
18302	FA/2014/2007	30/08/2019	HIMABEN PAMA HARIJAN,GOVINDBHAI PAMA HARIJAN,SHAMJI PAMA HARIJAN	MR MUKESH H RATHOD	THE NEW KANDLA SALT & CHEMICALPVT. LTD.,RAIDHAN RAMA KOLI CONTRACTOR,NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,MR KV GADHIA
18303	FA/2019/2007	22/09/2014	MAHENDRAKUMAR HANSRAJBHAI JETHVA,	MR R.K.MANSURI	FIROZKHAN IMAMUDIN LUHAR,IQBAL IMAMUDIN LUHAR,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR AJAY R MEHTA

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18304	FA/2020/2007	24/09/2014	PRAVINKUMAR JETHABHAI PARMAR,JASUMATIBEN PRAVINKUMAR PARMAR	MR SUNIT S SHAH	KISHORBHAI BHAVNBHAI RATHOD,NATIONAL INSURANCE CO. LTD.,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT,(MR MAULIK J SHELAT)
18305	FA/2021/2007	06/03/2012	MANSUKH BHUPATBHAI MAKWANA,	MR HARSHIT S TOLIA	MOHANBHAI VALJIBHAI HARIJAN,BHARATBHAI MERABHAI RABARI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
18306	FA/2027/2007	22/03/2013	POONJABHAI RAMBHAI HARIJAN,SHANTABEN WD/O SHAMJIBHAI HARIJAN	MS NIYATI K SHAH,MR.D K.PUJ	MOHANBHAI KANJIBHAI PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR ANAL S SHAH
18307	FA/2028/2007	22/03/2013	FULABEN RADHABHAI HARIJAN,BABUBHAI RADHABHAI HARIJAN,MAYAJAR LADHABHAI HARIJAN	MS NIYATI K SHAH	MOHANBHAI KANJIBHAI PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR
18308	FA/2032/2007	08/06/2017	BACHUBHAI GOPALBHAI DANA,	MR VIBHUTI NANAVATI	NATIONAL INSURANCE CO. LTD,MAHMAD VALIBHAI PATEL SINCE DECD. THRO' HEIRS,JUNOD MOHMADBHAI PATEL,MINOR TASLIM MAHMADBHAI PATEL THRO' RESPO. NO. 2/1,MINOR ANISHA MAHMADBHAI PATEL THRO' RESPO. NO. 2/1,MOHANSINGH VELUBHA JADEJA	RULE NOT RECD BACK,SERVED BY AFFIX. (R),MR. ALKESH N SHAH,P K PARMAR
18309	FA/2033/2007	08/06/2017	BACHUBHAI GOPALBHAI DANA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NATIONAL INSURANCE CO. LTD,ALIBHAI HAJI ADAMBHAI,MOHANSINGH VELUBHA JADEJA	SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR. ALKESH N SHAH
18310	FA/2034/2007	08/06/2017	BACHUBHAI GOPALBHAI DANA,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NATIONAL INSURANCE CO. LTD,IDRISH AHMAD MUSA PATEL,ABDUL AHMAD PATEL,DELETED,SHABBIR AHMAD MUSA PATEL,MAHAMAD AHMAD MUSA PATEL,MOHANSINGH VELUBHA JADEJA	,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR. ALKESH N SHAH,P K PARMAR
18311	FA/2035/2007	11/04/2018	GOKALDAS NANALAL KARIYA,	MR PRAVIN GONDALIYA	DHIRUBHAI DAHYABHAI SOLANKI,PREMJIBHAI LALJIBHAI PATEL,ORIENTAL INSURANCE CO. LTD.,RAHMATKHAN DOSUKHAN PATHAN,SARFRAJKHAN RAHEMATKHAN PATHAN,ORIENTAL INSURANCE CO. LTD.	SERVED BY AFFIX(N),RULE SERVED,MR SHALIN N MEHTA,MR AKHTAR N MALEK,MR RATHIN P RAVAL
18312	FA/2036/2007	11/04/2018	LEGAL HEIRS OF DECD. VINODKUMAR,PRAVINABEN VINODKUMAR THAKKAR,HINABEN VINODKUMAR THAKKAR,ANITABEN VINODKUMAR THAKKAR,BRIJESHKUMAR VINODKUMAR THAKKAR	MR PRAVIN GONDALIYA	DHIRUBHAI DAHYABHAI SOLANKI,PREMJIBHAI LALJIBHAI PATEL,ORIENTAL INSURANCE CO. LTD.,RAHMATKHAN DOSUKHAN PATHAN,SARFRAJKHAN RAHEMATKHAN PATHAN,ORIENTAL INSURANCE CO. LTD.	SERVED BY AFFIX(N),RULE SERVED,MR SHALIN N MEHTA,MR AKHTAR N MALEK,MR RATHIN P RAVAL
18313	FA/2037/2007	11/04/2018	KAUSHIKKUMAR CHUNILAL KARIYA,	MR PRAVIN GONDALIYA	DHIRUBHAI DAHYABHAI SOLANKI,PREMJIBHAI LALJIBHAI PATEL,ORIENTAL INSURANCE CO. LTD.,RAHMATKHAN DOSUKHAN PATHAN,SARFRAJKHAN RAHEMATKHAN PATHAN,ORIENTAL INSURANCE CO. LTD.	SERVED BY AFFIX(N),RULE SERVED,MR AKHTAR N MALEK,MR RATHIN P RAVAL
18314	FA/2038/2007	22/03/2017	KANUBHAI GOPALBHAI PATEL,	(MR RN SHAH),MR. HARIVADAN MISHRA	GANGAPRASAD GURU PURNANAD BRAMACHARI,HARESHBHAI BAVBHAI GADAHARA	MR NK MAJMUDAR,(MR AY KOGJE)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18315	FA/2039/2007	14/08/2008	SHARADCHANDRA UMASHANKAR DAVE,	MR KIRIT R PATEL	GULABSINH NATHUSINH BARIYA,RAMCHANDRA K. PATNI,NATIONAL INSURANCE CO. LTD.	
18316	FA/2042/2007	16/01/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	P. SAGUNA WD/O. P.BALAKRISHNA,P.ASHA P.BALKRISHNA,MINOR P.NAVIN P.BALKRISHNA,AREBEE STAR AGENCY PVT. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED
18317	FA/2045/2007	13/09/2019	UNITED INDIA INSURANCE CO.LTD.,	MS HINA DESAI	RAHIMA AAIYUB MIANA,SALAMA VALIMAMAD,KASAR VALIMAMAD,REHMAT JIVA,DINESH VIKAS & CO.	RULE SERVED,DS AFF.NOT FILED (R)
18318	FA/2047/2007	10/02/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	MAMAD IBRAHIM MANKA,RKIABAI MAMAD MANKA,KASAM PATHAI MANDRA,AMAD UMAR VAGHER	RULE SERVED,MR.HIREN M MODI
18319	FA/2048/2007	29/08/2019	VILASBEN KESARISINH MAHIDA,MINOR KARAMSINH KESARISINH MAHIDA,MINOR SAJAVANTSINH KESARISINH MAHIDA	MR.HIREN M MODI	PRATAPSINH UDESINH PARMAR,G.S.R.T.C.,MAHENDRABHAI JASUBHAI PARMAR,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MR GC MAZMUDAR,MR HG MAZMUDAR
18320	FA/2049/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHHAGANBHAI TALJABHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE SERVED,MR AMIT C NANAVATI
18321	FA/2050/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NARMADABEN AMBARAM,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18322	FA/2051/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL LALJIBHAI JETHABHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18323	FA/2052/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHIVRAM CHATURDAS,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18324	FA/2053/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANGARAMBHAI MOHANBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18325	FA/2055/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KARSANBHAI JETHABHAI,PATEL SHANTABEN MANILAL,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18326	FA/2056/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMARBHAI PRABHUDAS,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AMIT C NANAVATI
18327	FA/2057/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VIRAMBHAI PRAGJIDAS,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AMIT C NANAVATI
18328	FA/2058/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAGANBHAI BHUDARDAS,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18329	FA/2059/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TRIKAMBHAI RAMBHAI,PATEL DHANJIBHAI NARSINHBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18330	FA/2060/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANSURI NURIBEN WD/O. ALIBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18331	FA/2061/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GOVINDBHAI MANGALBHAI PATEL RAMABHAI NARANBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI

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18332	FA/2062/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI CHATURBHAI,PATEL PARSOTTAMBHAI CHATURBHAI,PATEL BABABHAI CHATURBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18333	FA/2063/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	LAVAR SAMUBEN WD/O. MAGANBHAI PARSOTAMBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18334	FA/2065/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PANCHAL JIVANBHAI NARSINHBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18335	FA/2066/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAIBEN MAFATLAL,PATEL GANDABHAI MAFATLAL,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI,MR AMIT C NANAVATI
18336	FA/2067/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL LALABHAI JETHIDAS,PATEL NARANBHAI JETHABHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18337	FA/2068/2007	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PUNJABHAI MAGANBHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	RULE NOT RECD BACK,MR AV PRAJAPATI
18338	FA/2069/2007	25/09/2014	MANSURI RAFIKBHAI SULEMANBHAI,	MR R.K.MANSURI	PATEL BHIKHABHAI DAHYABHAI,PATEL BECHARBHAI HIRABHAI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR NAGESH C SOOD
18339	FA/2073/2007	06/06/2016	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	SALIMBANU KHURSHIDKHAN PATHAN,MAUDDIN KHURSHIDKHAN PATHAN,MUKESHKUMAR CHHAGANBHAI BARIA,GOPALSINH BHOLUSINH RATHOD	RULE SERVED,MR MB GOHIL
18340	FA/2074/2007	12/02/2019	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	PATEL AMARATIBEN WIDOW OF DECD. JOITABHAI AHABHAI PATEL,PATEL DEVABHAI JOITABHAI,PATEL AJUBEN JOITABHAI,PATEL ISHWARBHAI JOITABHAI,PATEL DEVUBEN JOITABHAI,LADUBEN JOITABHAI PATEL,RAMABEN JOITABHAI PRAJAPATI,VANIBEN JOITABHAI PRAJAPATI MINOR,DASHRATHBHAI VALABHAI CHAUDHARY (DELETED),MUSALA BAKSUBHAI JASAJI (DELETED),PADMABHAI RAIMALBHAI PATEL	,RULE SERVED,MR HIMANSU M PADHYA,SHRIKAR H BHATT
18341	FA/2075/2007	10/02/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SHRI PRASAD N. BHATT,	RULE SERVED
18342	FA/2076/2007	30/09/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	VEJIBEN HIRA KOLI,FRIENDS SALT WORKS & ALLIED INDUSTRIES,VELJIBHAI GOVINDBHAI SOLANKI DELETED AS PER COURT ORDER	DELETED,RULE SERVED BY DS,MR MUKESH H RATHOD
18343	FA/2078/2007	30/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	SHREE VEJIBEN HIRA KOLI,FRIENDS SALT WORKS & ALLIED INDUSTRIES,VELJIBHAI GOVINDBHAI SOLANKI DELETED	DELETED,RULE SERVED BY DS,MR MUKESH H RATHOD
18344	FA/2079/2007	30/09/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	VALIBEN BACHU KOLI,RAJESH POPAT KOLI,RAMJI POPAT KOLI,FRIENDS SALT WORKS & ALLIED INDUSTRIES,VELJIBHAI GOVINDBHAI SOLANKI	NOTICE SERVED,DELETED,MR MUKESH H RATHOD
18345	FA/2080/2007	30/09/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	VALIBEN BACHU KOLI,RAJESH POPAT KOLI,RAMJI POPAT KOLI,FRIENDS SALT WORKS & ALLIED INDUSTRIES,VELJIBHAI GOVINDBHAI SOLANKI	NOTICE SERVED,DELETED,MR MUKESH H RATHOD

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18346	FA/2081/2007	30/09/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	VALIBEN BACHU KOLI,RAJESH POPAT KOLI,RAMJI POPAT KOLI,FRIENDS SALT WORKS & ALLIED INDUSTRIES,VELJIBHAI GOVINDBHAI SOLANKI	NOTICE SERVED,DELETED,MR MUKESH H RATHOD
18347	FA/2082/2007	30/09/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	VALIBEN BACHU KOLI,RAJESH POPAT KOLI,RAMJI POPAT KOLI,FRIENDS SALT WORKS & ALLIED INDUSTRIES,VELJIBHAI GOVINDBHAI SOLANKI	NOTICE SERVED,DELETED,MR MUKESH H RATHOD
18348	FA/2083/2007	17/10/2008	KANTILAL GORDHANDAS LALAKIYA,	THAKKAR AND PAHWA ADVOCATES	RAMNIKLAL LAXMICHAN KHIMASIYA,RAJNIBEN RAMNIKLAL KHIMASIYA,UNITED INDIA ASSURANCE CO. LTD.	MR TR MISHRA,MS AVANI S MEHTA,MR UT MISHRA
18349	FA/2085/2007	23/07/2018	SHANTIBEN PARSUBHAI SANGODIA BHIL,	MR ARPIT A KAPADIA	PRATAPSINH MANSINH PARMAR,RANJITSING MANSINH PARMAR [DELETED],NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MS LILU K BHAYA,MR DAKSHESH MEHTA
18350	FA/2087/2007	29/04/2019	MAKNA HIRA DINDOR,	MR ARPIT A KAPADIA	KANUBHAI MANABHAI VASAVA,ABDUL KARIM ABDUL SHEIKH,ORIENTAL INSURANCE CO. LTD INSURER	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
18351	FA/2088/2007	29/04/2019	MAKNA HIRA DINDOR,	MR ARPIT A KAPADIA	KANUBHAI MANABHAI VASAVA,ABDUL KARIM ABDUL SHEIKH,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
18352	FA/2089/2007	01/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	BECHARJI BAIJIJI THAKOR,CAHTURJI LILAJI THAKOR,SPECIAL LAQ OFFICER	RULE SERVED BY DS,MR YATIN SONI
18353	FA/2090/2007	01/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	MAFAJI MAGANJI THAKOR DIED THRO' HEIRS,HIRABEN MAFAJI THAKOR,ARJANJI MAFAJI THAKOR,BHIKHIBEN VIHAJI THAKOR,MINOR VIKRAMJI VIHAJI THAKOR THRO' BHIKHIBEN VIHAJI,MINOR DINESHJI VIHAJI THAKOR THRO' BHIKHIBEN VIHAJI,MINOR MUKESHJI VIHAJI THAKOR,MADHUBEN WD/O SHAKRAJI MAGANJI,SPECIAL LAQ OFFICER	,RULE SERVED BY DS,MR YATIN SONI
18354	FA/2091/2007	01/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	LAXMIBEN KALAJI THAKOR,POONAJI SOMAJI THAKOR,MAFAJI MAGANJI THAKOR DIED THRO' LEGAL HEIRS,HIRABEN MAFAJI THAKOR,ARJANJI MAFAJI THAKOR,BHIKHIBEN VIHAJI THAKOR,MINOR VIKRAMJI VIHAJI THAKOR THRO' BHIKHIBEN VIHAJI,MINOR DINESHJI VIHAJI THAKOR THRO' BHIKHIBEN VIHAJI,MIOR MUKESHJI VIHAJI THAKOR THRO' BHIKHIBEN VIHAJI,SPECIAL LAQ OFFICER	,RULE SERVED BY DS,MR YATIN SONI

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18355	FA/2092/2007	29/09/2017	HEIRS OF DECD.GABHAJI JIVANJI THAKORE,VEENABEN GABHAJI THAKORE,BAKUL GABHAJI THAKORE,AJIT GABHAJI THAKORE,DEEPAK GABHAJI THAKORE,KANUBHAI GABHAJI THAKORE,REKHABEN GABHAJI THAKORE,LILABEN WD/O.AJIT GABHAJI THAKORE : ADDRESS-RAMPUR,,JIGAR AJIT THAKORE(VAGHELA)- MINOR(THROUGH-APP-1/3/1),RUSHITABEN AJIT VAGHELA (THAKORE)MINOR-THROUGH-1/3/1,MANSHI AJIT VAGHELA(THAKORE) MINOR. THROUGH APP-A/3/1.	(MR JR DAVE),MR SUREN M SHAH,MR.VISHAL J DAVE	JAYENDRA @ JAYESH KANTILAL SHAH,INDUMATIBEN KANTILAL SHAH,KANTILAL JOITARAM PATEL,DILIP KANRILAL PATEL,RAJIV KANTILAL PATEL,RAJAN SHAKARCHAND PATEL,LALJI NARANDAS PATEL,GEETABEN SHIRISHKUMAR PATEL,HANSABEN VASUDEVKUMAR PATEL,RANCHHODJI JAWANJI THAKORE,JETHAJI SAGARMJI THAKORE,SHIWAJI SAGARMJI THAKORE,SOMAJI MULJI THAKORE,HIRAJI MULAJI THAKORE,MANGAJI JAWANJI THAKORE,SURESANGJI JAWANJI THAKORE,KALUJI NATHAJI THAKORE,DAHYAJI AATHAJI THAKORE,HIRABEN WD/O MANSANGJI SANAJI THAKORE,UMEDJI AASHAJI THAKORE,RAMTUJI MOTIJI THAKORE,CHHANAJI MOTIJI THAKORE,KUWARJI AASHAJI THAKORE,MANGAJI JAWANJI,RAMTUJI MOTIJI,KUWARJI SHAMJI,MANGAJI KALAJI,KANTIBHAI MANSINGJI,HIRABEN MANSTUGJI,KANKUBEN HATHISING	NOTICE SERVED,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),DELETED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
18356	FA/2094/2007	19/06/2008	UNITED INDIA INSURANCE CO LTD,	MS MEGHA JANI	LEGAL HEIRS OF DECEASED KAMLESHKUMAR CHHAGANLAL PANCHAL,USHABEN WD/O KAMLESHKUMAR C PANCHAL,DIKSHALI KAMLESHKUMAR PANCHAL MINOR,DEEPTI KAMLESHKUMAR PANCHAL MINOR,BHAVIK KAMLESHKUMAR PANCHAL MINOR,NARMADA WD/O CHHAGANLAL H PANCHAL,BABUJI HANSRAJ RATHOD,KESHAVLAL MOHANBHAI GHETIA	,MR KASHYAP R JOSHI
18357	FA/2095/2007	10/07/2017	VAISHALIBEN WD/O SANJAYBHAI UMAKANTBHAI DESAI,MALAYKUMAR SANJAYKUMAR DESAI,UMAKANT RAMPRASAD DESAI	MR MAYUR RAJGURU	BHABHABHAI HACHALBHAI THAKOR,NEW INDIA INSURANCE CO LTD	NOTICE UNSERVED,MR RAJNI H MEHTA
18358	FA/2096/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. VIKRAMSHI GHELABHAI,KARSAN VICRAMSHI,MERAMAN VIKRAMSHI,MALDE VIKRAMSHI,VEJANAND VIKRAMSHI,KHIMJI VIKRAMSHI,PURIBEN VIKRAMSHI	,NOTICE SERVED,MR PR ABICHANDANI
18359	FA/2097/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. SAGAR BECHAR MULJI,RAVJI BECHAR,MANJI BECHAR,KHIMA BECHAR,ARJAN BECHAR	,NOTICE SERVED,MR PR ABICHANDANI
18360	FA/2098/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. HARJI MALJI,DEVSHI HARJI,JADAV HARJI,MANSUKH HARJI,MINOR NARAN HARJI,MINOR JREAM HARJI	,NOTICE SERVED
18361	FA/2099/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR JERAM KHIMA (DEC'D THRO' HEIRS & LRS),LABHUBEN JERAMBHAI,RAVJIBHAI JERAMBHAI,GOPALBHAI JERAMBHAI,JIVRAJBHAI JERAMBHAI,MUKESHBHAI JERAMBHAI	,MR PR ABICHANDANI
18362	FA/2100/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR BHIMA KHIMA,	MR PR ABICHANDANI
18363	FA/2101/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR JERAM KHIMA (DEC'E THRO' HEIRS & LRS),LABHUBEN JERAMBHAI,RAVJIBHAI JERAMBHAI,GOPALBHAI JERAMBHAI,JIVRAJBHAI JERAMBHAI,MUKESHBHAI JERAMBHAI,SAGAR MANJI KHIMA,KALIBEN MANJIBHAI,MINOR VALLABH MANJIBHAI,MINOR MONABEN MANJIBHAI,MINOR VARSHABEN MANJIBHAI,MINOR LAXMAN MANJIBHAI,SAGAR RAMIBEN KHIMABHAI,SAGAR BHIMA KHIMA,SAGAR RAMIBEN KHIMA (DELETED AS EXP. THRO HEIRS SAGAR MANI	,NOTICE SERVED,DELETED,MR PR ABICHANDANI
18364	FA/2102/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF SAGAR KANA PARBAT,GOKAL PARBAT (DEC'D THRO' HEIRS & LRS),DILSUKHBHAI GOKALBHAI PARBAT,DHIRUBHAI GOKALBHAI PARBAT,HARSUKHBHAI GOKALBHAI PARBAT,RAMESHBHAI GOKALBHAI PARBAT,KAMLESHBHAI GOKALBHAI PARBAT	,MR PR ABICHANDANI

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18365	FA/2103/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	LAXMAN AMBA (DEC'D THRO' HEIRS & LRS),MANIBEN LAXMANBHAI,UKABHAI LAXMANBHAI,GOKULBHAI LAXMANBHAI,RAVJIBHAI LAXMANBHAI	,MR PR ABICHANDANI
18366	FA/2104/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR BHIKHA KANA,HEIRS OF DECD. SAGAR BABU KANA,VANITABEN BABUBHAI,HARESH BABUBHAI,PAVAN BABUBHAI,PRABHABEN BABUBHAI,RAMABEN BABUBHAI,SAGAR MANJI KANA,SAGAR MONGHIBEN KANA	,NOTICE SERVED,MR PR ABICHANDANI
18367	FA/2105/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MEGHJI MULJI,BABU MULJI,NARSI MULJI	MR PR ABICHANDANI
18368	FA/2106/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR VELJI RAMJI,	MR PR ABICHANDANI
18369	FA/2107/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR NANJI BHIMA,	MR PR ABICHANDANI
18370	FA/2108/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. SAGAR MULJI BHIMA,SAGAR MEGHJI MULJI,SAGAR BABU MULJI,SAGAR NARSI MULJI	,MR PR ABICHANDANI
18371	FA/2109/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. AHER NATHU LAXMAN,VEJIBEN NATHU,KALA NATHU PITHIYA,RAMA NATHU PITHIYA	,NOTICE SERVED,MR PR ABICHANDANI
18372	FA/2110/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	KURJI GAMAT (DEC'D THRO' HEIRS & LRS),KUVERBEN KARJIBHAI,KALUBHAI KARJIBHAI,MAVJIBHAI KARJIBHAI,BABUBHAI KARJIBHAI	,NOTICE SERVED,MR PR ABICHANDANI
18373	FA/2111/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. SAGAR LAXMAN,	MR PR ABICHANDANI
18374	FA/2112/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. SAGAR RAMJI MULJI,SAGAR MOHAN RAMJI (DEC'D THRO' HEIRS & LRS),SAGAR ARJAN RAMJI,SAGAR NANJI RAMJI,SAGAR JERAM RAMJI,SAGAR RAJA RAMJI,KUVERBEN MOHANBHAI,CHAGANBHAI MOHANBHAI,VALJIBHAI MIHANBHAI	,RULE NOT RECD BACK,MR PR ABICHANDANI
18375	FA/2113/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. SAGAR GOKAL MULJI,JAMNABEN BALU,VALLABH BALU,BHANJI BALU,MINOR SAGAR SHAMJI BALU,MINOR SAGAR KANI BALU,MINOR SAGAR BABU BALU	,NOTICE SERVED,MR PR ABICHANDANI
18376	FA/2114/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SARVAJANIK DHARMADA KALESHWAR MAHADEV TEMPLE THRO',	MR PR ABICHANDANI
18377	FA/2115/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MAMENA AMIRALI VALIMAMAD,	MR PR ABICHANDANI
18378	FA/2116/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. MOMNA MIRJANALIVALIMAMAD,REMATBEN MIRJANALI,MINOR TAHERALI MIRJANALI,MINOR AJMIN MIRJANALI,MINOR NIRJA MIRJANALI	,MR PR ABICHANDANI
18379	FA/2117/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	MOMNA MANSURALI VALIMAMAD,	MR PR ABICHANDANI
18380	FA/2118/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. HATIVACRAMAT VALING,JIVABHAI VACRAMAT (DEC'D THRO' HEIRS & LRS),RANVIR VACRAMAT,HAMIR VACRAMAT,RAMABHAI VACRAMAT,KAYADBHAI JIVABHAI KAGAD	,MR PR ABICHANDANI
18381	FA/2119/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. HATI VISAMAN SIDA,HATI BHIKHA VISAMAN,VALIBEN VISAMAN (DEC'D THRO' HEIRS & LRS),KAGADA BHIKHABHAI VISAMAN	,NOTICE SERVED,MR PR ABICHANDANI
18382	FA/2120/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	KADARALI KANJI,MANSURALI KANJI,MOHMADALI KANJI,JAYABEN KANJI,AKBARALI KANJI DECD. THRO HEIRS,SAKARBANU AKBARALI,MINOR ANANT AKBARALI,MINOR ANITA AKBARALI,MINOR ANIL AKBARALI	,UNSERVED EXPIRED (N),MR PR ABICHANDANI
18383	FA/2121/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR KANA AMBA (DEC'D THRO' HEIRS & LRS),RAVJIBHAI KANABHAI,DHIRUBHAI KANABHAI,BHIKHABHAI KANABHAI	,MR PR ABICHANDANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18384	FA/2122/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	GULABBEN NAGINDAS,JAYSHREEBEN NAGINDAS,RANJANBEN NAGINDAS,MINAXIBEN NAGINDAS,MINOR KIRTIKUMAR NAGINDAS THRO NO.1,MINOR MUKESH NAGINDAS	MR PR ABICHANDANI
18385	FA/2123/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. MAMENA RANA NANJI,MAMENA HASAM RANA,MOMNA AMIR ALI RANA	,MR PR ABICHANDANI
18386	FA/2124/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	SAGAR MANJI NARAN,	MR PR ABICHANDANI
18387	FA/2125/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PREMJI RAJA,	MR PR ABICHANDANI
18388	FA/2126/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	VELJI RAJA,	MR PR ABICHANDANI
18389	FA/2127/2007	05/02/2014	THE STATE OF GUJARAT,THE COLLECTOR,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HEIRS OF DECD. KURJI ANAND,MANIBEN KURJI,SAGAR VASHRAM KURJI,SAGAR KALU KURJI,SAGAR PARSOTTAM KURJI,SAGAR MOHANLAL KURJI	,MR PR ABICHANDANI
18390	FA/2128/2007	01/08/2018	PARBATBHAI PITHABHAI MADAM,	MR PREMAL S RACHH	UNITED INDIA INSURANCE CO. LTD,JAMNADAS KARSHANDAS SUNDARJI,ATULBHAI BECHARBHAI PARMAR	RULE SERVED,MR PALAK H THAKKAR
18391	FA/2129/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJAYKUMAR BHAISHANKAR,	MR KM SHETH
18392	FA/2130/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHITABHAI VITHALBHAI,	RULE SERVED
18393	FA/2131/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJAYKUMAR BHAISHANKAR,	RULE SERVED
18394	FA/2132/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI SHAMALBHAI,	RULE SERVED
18395	FA/2133/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI GOPALBHAI,	RULE SERVED
18396	FA/2134/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI GALABHAI,	RULE SERVED
18397	FA/2135/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN WD/O RANCHHODBHAI MOHANBHAI,	RULE SERVED
18398	FA/2136/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI NAGJIBHAI,	RULE SERVED
18399	FA/2137/2007	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. WD/O SHANKAR- BHAI MAHIJIBHAI,JIVIBEN D/O SHANKARBHAI MAHIJIBHAI	,RULE SERVED
18400	FA/2138/2007	28/03/2019	ORIENTAL INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMDAS MADANLAL SAINI,KAMLA RAMDAS SAINI,ANILKUMAR SHRIDHARILAL JAISWAL	RULE UNSERVED,MR HM PARIKH
18401	FA/2139/2007	03/03/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BABULAL DALURAM JAT (CHOUDHRI),RAJPAL ROADLINES PVT.	RULE SERVED BY DS
18402	FA/2140/2007	18/12/2018	SUNILKUMAR ARJUNDAS CHHABARIA,	MR MANOJ S JOSHI	LATABEN SUNILKUMAR CHHABARIA,	MR RAHUL K PANDYA
18403	FA/2146/2007	14/03/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KRISHNABEN CHIMANLAL SHARMA,CHIMANLAL A SHARMA,LEKHRAJ M DHINGRA,NEW INDIA INSURANCE CO.,DRIVER OF TRUCK NO.RJ-14- G01971 (DELETED),MAHIPATKHAN	,RULE NOT RECD BACK,RULE SERVED,MR SANDIP C SHAH,MR MA PAREKH,MR MTM HAKIM
18404	FA/2147/2007	14/03/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHIMANLBHAI A SHARMA,LEKHRAJ M DHINGRA,NEW INDIA INSURANCE CO.,DRIVER OF TRUCK NO.RJ-14- G01971 (DELETED),MAHIPATKHAN	,RULE SERVED,MR SANDIP C SHAH,MR MA PAREKH,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18405	FA/2148/2007	08/04/2017	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	BHALABHAI ATMARAM PATEL,SINCE DECD.THRU HIS HEIRS & L.RS.,LILABEN WD/O BHALABHAI ATMARAM,SUDHABEN BHALABHAI,SUSHILABEN BHALABHAI,ASHOKBHAI BHALABHAI,JAGDISHBHAI BHALABHAI,GITABEN BHALABHAI	,MR SUNIL K SHAH,MS SUSHMA S SHAH
18406	FA/2149/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	NATHIBEN BHAIJIBHAI,SINCE DECDTHRU HER HEIRS & L.RS.,SHANTABEN BHAIJIJI,RANCHHODJI BHAIJIJI(DECD),BALDEVJI RANCHHODJI,JILIBEN WD/O RANCHHODJI.	,UNSERVED EXPIRED (N)
18407	FA/2150/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	SOMABHAI KACHARABHAI PRAJAPATI,	MR.BHARAT PRAJAPATI
18408	FA/2151/2007	08/04/2017	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI B. PATEL,	NOTICE UNSERVED
18409	FA/2152/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PATEL HARSHADBHAI KESHAVLAL,SINCE DECD.THRU HIS HERI & L.RS,RAMILABEN WD/O HARSHADBHAI.,KALPANABEN HARSHADBHAI,PRITIBEN HARSHADBHAI,JALPABEN HARSHADBHAI,MAYURIBEN HARSHADBHAI,TEJASBHAI HARSHADBHAI,PATEL VIMALABEN KESHAVLAL,PATEL MADHUBEN KESHAVLAL,PATEL KOKILABEN KESHAVLAL	,NOTICE SERVED
18410	FA/2153/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF DAHIBEN BABABHAI PATEL RAMANBHAI MOHANBHAI,	NOTICE SERVED
18411	FA/2154/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVINDBHAI MOHANBHAI SINCE DECD.THRU HIS HEIR& LRS.,KASHIBEN HARGOVINBHAI(DECD.),RATILAL HARGOVINDBHAI(DECD.),KANTABEN WD/O,RATILAL HARGOVINDBHAI,ILABEN RATILAL,GHANSHYAMBHAI RATILAL,CHANDRAKANTBHAI RATILAL,RAJENDRABHAI RATILAL,PATEL PASHABHAI MOHANBHAI,PATEL BHALABHAI MOHANBHAI,PATEL RAMANBHAI MOHANBHAI	,NOTICE SERVED
18412	FA/2155/2007	08/04/2017	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	GOMTIBEN WD/O RAMABHAI UGARABHAI,	NOTICE UNSERVED
18413	FA/2156/2007	23/11/2013	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PRAJAPATI SAVITABEN WD/O NATVARLAL MADHABHAI,HASMUKHBHAI NATVARBHAI,VIPULBHAI NATAVRBHAI	MR.BHARAT PRAJAPATI
18414	FA/2157/2007	23/11/2013	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PRAJAPATI AMBALAL ATMARAM,PRAJAPATI GANPATBHAI GANDABHAI,PRAJAPATI VISHANUBHAI GANDABHAI,PRAJAPATI BHARATBHAI GANDABHAI,PRAJAPATI DASHRATBHAI GANDABHAI	NOTICE SERVED
18415	FA/2158/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PATEL RASHIKBHAI NARANBHAI,	MR.BHARAT PRAJAPATI
18416	FA/2159/2007	06/12/2014	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL MOHANLAL,	UNSERVED EXPIRED (N)
18417	FA/2160/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI BABUBHAI,PATEL KHODABHAI CHHOTABHAI	MR.BHARAT PRAJAPATI
18418	FA/2161/2007	14/03/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI SOMABHAI PATEL,DHARMBHAI SOMABHAI PATEL,SINCEDECD.THRU HIS HEIR & L.RS.,AMBABEN WD/O DHARMABHAI,CHANDRIKABEN DHARMABHAI,BHIKHABHAI NATVARBHAI PATEL,SANJAYBHAI NATAVRBHAI PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N)
18419	FA/2162/2007	08/04/2017	STATE OF GUJARAT,SPECIAL LAQ OFFICER,ENGINEER	GOVERNMENT PLEADER	GANDABHAI ALIAS BABABHAI KHUSHABHAI,	NOTICE SERVED
18420	FA/2164/2007	06/12/2014	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BECHARJI JUGAJI THAKOR,	MR YATIN SONI

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18421	FA/2166/2007	10/08/2015	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF MAGANBHAI RUPABHAI,KALABHAI MAGANBHAI,KISHOREBHAI MAGANBHAI,POONAMBHAI MAGANBHAI,HIRABHAI KACHRABHAI,NARANBHAI KACHRABHAI,SHANKARBHAI KACHARABHAI,JIVIBEN WD/O. JOITABHAI RUPABHAI	,MR YATIN SONI
18422	FA/2167/2007	23/11/2013	LAXMANSINH AMARSINH RAJPUT,	MR.HIREN M MODI	DINESHBHAI RUPABHAI KALAL,NEW INDIA ASSURANCE CO. LTD.,KALAL BANSILAL NAJIBHAI	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
18423	FA/2169/2007	22/06/2015	GHANSHYAMBHAI MADHUBHAI JAGANI,HARIKISHNA MADHUBHAI JAGANI	MR ASHISH M DAGLI	BHUPENDRABHAI MADHUBHAI RASADIA,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR DAKSHESH MEHTA
18424	FA/2172/2007	15/12/2017	BABUBHAI DHANJIBHAI BHADRECH,MANIBEN BABUBHAI,BHAVESHBHAI BABUBHAI,NARESH BABUBHAI,RAKESH BABUBHAI,LAXMI BABUBHAI	MR HARSHIT S TOLIA	GOPAL RATNA KHARVA,NARSHI RAMJI BHADRECHA,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
18425	FA/2173/2007	08/10/2008	MANJIBHAI KHUMABHAI PARGHI,	MR MA KHARADI	DINESHKUMAR JUNALKISHOR AGRAWAL,JUGALKISHOR FATEHCHAND AGRAWAL,NATIONAL INSURANCE CO. LTD.	
18426	FA/2174/2007	04/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	BALVANTSINH UMEDSINH MAKWANA,USMANGANI REHEMANBHAI MANSURI,VISHNUKUMAR RATILAL PATEL	RULE SERVED,(MR LM CHHABLANI)
18427	FA/2175/2007	04/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	BALVANTSINH UMEDSINH MAKWANA,USMANGANI REHEMANBHAI MANSURI,VISHNUKUMAR RATILAL PATEL	RULE SERVED,(MR LM CHHABLANI)
18428	FA/2176/2007	04/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	KESHRISHINH PRABHATSINH MAKWANA,USMANGANI REHEMANBHAI MANSURI,VISHNUKUMAR RATILAL PATEL	RULE SERVED,(MR LM CHHABLANI)
18429	FA/2177/2007	24/09/2014	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	PARSHOTAMBHAI MANSUKHBHAI MISTRI,VIJYABEN PARSHOTAMBHAI MANSUKHBHAI MISTRI,SIMABEN PARSHOTAMBHAI MISTRI,SAVANKUMAR PARSHOTAMBHAI MISTRI,VANZARA HAJARIJI HARLAJI,PATEL NARANSINHBHAI KUBERBHAI	,NOTICE SERVED,MR JV JAPEE
18430	FA/2178/2007	16/02/2018	NARENDRASINH SOHANSINH BAHATI,	MR VILAV K BHATIA	RAMKISHAN LAGHURAM GADARI,UNION ROAD CARRIERS,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY PUBLICATION IN NEWS,MR SUNIL B PARIKH
18431	FA/2179/2007	17/06/2013	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	JIVABHAI MEGHJIBHAI,CHANDRAMOHAN ODHAVJI PARMAR,SATISHCHANDRA ODHAVJI PARMAR,JIVIBEN JIVABHAI,ODHAVJIBHAI JIVABHAI,SHANTABEN ODHAVJIBHAI,PANKAJ ODHAVJIBHAI,DIVYAKANT ODHAVJIBHAI,GITABEN ODHAVJIBHAI,AAMAD UMAR,SURESHCHANDRA M. DOSHI	,DELETED,RULE SERVED,MS PAURAMI B. SHETH
18432	FA/2181/2007	24/12/2008	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	ANISHABIBI HARUN DILAWAR PIJARI,MINOR ARSHIN HARUN DILAWAR PIJARI THROUGH RESP NO. 1,MINOR ANJUM HARUN DILAWAR PIJARI (THROUGH RESP. NO. 1),MINOR IMRAN HARUJ DILAWAR PIJARI (THROUGH RESP. NO. 1),IDI W/O. DILAWAR BHIKAN PIJARI,DILAWAR BHIKAN PIJARI,SNEHAL ARVINDLAL SHAH	,MRS SANGEETA N PAHWA,MR MTM HAKIM
18433	FA/2182/2007	20/02/2009	BHUJ AREA DEVELOPMENT AUTHORITY,	(MR RM CHHAYA)	KANTILAL MADHAVJI JOSHI,THE STATE OF GUJARAT,THE COLLECTOR, BHUJ	GOVERNMENT PLEADER,NOTICE SERVED,(MR NALIN K THAKKER)
18434	FA/2183/2007	07/05/2009	BABUBHAI BHAGABHAI PARMAR,	MR AJ YAGNIK	NAVKAR AGRO INDUSTRIES,	SERVED BY AFFIX. (R)
18435	FA/2189/2007	10/08/2017	G.S.R.T.C.,	MRS VASAVDATTA BHATT	DR. NILESHBHAI PRAVINCHANDRA SANGHVI,	MR HA SEJPAL,(MR PARESH M DARJI)

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18436	FA/2191/2007	14/05/2008	E.S.I.C.,	MR SHASHIKANT S GADE	DHIRUBHAI MORARBHAI PATEL,BHANIBEN DHIRUBHAI PATEL,DIPA ENGINEERING COMPANY,NAVIN FLOURINE INDUSTRIES (CHEM)	RULE SERVED,MR DIPAK R DAVE,NANAVATI ASSOCIATES
18437	FA/2192/2007	29/03/2012	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	SUMALIBEN W/O MANSINGBHAI NURABHAI NAYAK,MANSINGHBHAI NURABHAI NAYAK,AJITDAN RAVIDAN GADHAVI DRIVER OF TRUCK GJ 12 T 6879,SOMAJIBHAI LADHABHAI PATEL OWNER OF TRUCK -DELETED BY LCT,SAUKAT ABDULLA MULLA OWNER OF TRUCK GRY 5330	,RULE SERVED,(MR SK BUKHARI),MR HARSHAD K PATEL
18438	FA/2194/2007	25/09/2014	UNITED INDIA INSURANCE COMPANYLIMITED,	MR GC MAZMUDAR	RAHIMBHAI MASILBHAI GHANCHI,AAIYASHABEN RAHIMBHAI GHANCHI,DILSHABEN RAHIMBHAI GHANCHI,HITENDRABHAI KANTILAL THAKKAR	RULE SERVED,MR MB GOHIL
18439	FA/2195/2007	12/08/2009	MANUBHAI KESHAVLAL SINCE DECD. THRO' HEIRS,KANAKKUMAR MANUBHAI	MR KM SHETH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,MRS KRISHNA G RAWAL
18440	FA/2196/2007	12/08/2009	MANGALBHAI KHODIDAS,	MR KM SHETH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MRS KRISHNA G RAWAL
18441	FA/2197/2007	12/08/2009	VADILAL MOHANLAL SINCE DECD. THRO' HEIRS,SHARDABEN VADILAL	MR KM SHETH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MRS KRISHNA G RAWAL
18442	FA/2198/2007	12/08/2009	HEIRS OF BALDEVBHAI GANGARAM,GOVINDBHAI BALDEVBHAI	MR KM SHETH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MRS KRISHNA G RAWAL
18443	FA/2199/2007	12/08/2009	RAMJIBHAI DALSUKHBHAI CHAVDA,	MR KM SHETH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MRS KRISHNA G RAWAL
18444	FA/2200/2007	12/08/2009	HEIRS OF DALSUKHBHAI ATMARAM,RAMJIBHAI DALSUKHBHAI CHAVDA	MR KM SHETH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MRS KRISHNA G RAWAL
18445	FA/2201/2007	15/12/2017	NATIONAL INSURANCE CO. LTD. (HAVING BRANCH OFFICE AT RAJKOT),	MR DAKSHESH MEHTA	MOHANBHAI MEGHJIBHAI DALSANIA SINCE DECEASED THRO' HEIRS,DUDHIBEN MOHANBHAI DALSANIA,CHIMANBHAI MOHANBHAI DALSANIA,LABHUBEN MOHANBHAI DALSANIA,VALLABHBHAI RAVJIBHAI VEGDA,HARSUKHKUMAR VALLABHDAS VEGDA	,RULE SERVED,MR TUSHAR L SHETH
18446	FA/2202/2007	25/07/2017	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BHIKHABHAI CHHOTABHAI PATEL,ULLASBHAI BABUBHAI PATEL,KIRITBHAI AMBALAL PATEL	MR MTM HAKIM,MR ARPIT A KAPADIA
18447	FA/2206/2007	23/11/2013	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	MANJULABEN RAMNIKLAL HINGDA,MANISHA RAMNIKLAL HINGDA,MINOR MAHESH RAMNIKLAL HINGDA THRO GUARDIAN-MANJULABEN R.,BHIKHUBHAI KHIMJI HINGDA,CHANDRASINH ISHAWARSINH CHAVDA,SUPERINTENDENT,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR TEJAS D SHUKLA
18448	FA/2208/2007	09/09/2016	UNITED INDIA INSURANCE CO. LT.D,	(MR MAULIK J SHELAT)	MUKESHBHAI BHIKHABHAI PRAJAPATI,JAGDISHBHAI J. KACHIYA	RULE SERVED,MR MTM HAKIM
18449	FA/2209/2007	08/07/2008	A.M.T.S.,	MR HS MUNSHAW	KANTILAL JIVRAMBHAI PARMAR C/O. AMTS KARMACHARI SANGH,	(MR BIREN A VAISHNAV)
18450	FA/2210/2007	22/07/2009	UNION OF INDIA,GARRISON ENGINEER	MRS VASAVDATTA BHATT	BHOJRAJ ALIAS POOJRAJ VACHHA,ANSARI BUILDERS	RULE SERVED,MR KV GADHIA,HCLS COMMITTEE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18451	FA/2211/2007	21/06/2017	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	CHANDRASINH SABURBHAI PATELIYA,RUPALIBEN CHANDRASINH PATELIYA,MANSING ANDARSINH MALIVAD,LAKSHMANSINH MANSINH PATEL	RULE SERVED,MR ARIF A SHEKH
18452	FA/2212/2007	02/12/2015	HEIRS AND LRS. OF DECD. MEHUL GORDHANBHAI GONDALIA,GORDHANBHI PARSHOTTAMBHAI GONDALIA,HANSABEN GORDHANBHAI GONDALIA,MINOR RUSHAL GORDHANBHAI GONDALIA,MINOR TUSHAR GORDHANBHAI GONDALIA	MR TUSHAR L SHETH	SHAILESH KANTILAL BRAHMBHATT,BALVANTSINH MOSAJI THAKOR,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
18453	FA/2213/2007	02/12/2015	HEIRS AND LRS. OF DECD. ANKITKUMAR MAHESHBHAI KHATRA,MAHESHBHAI KURJIBHAI KHATRA,HANSABEN MAHESHBHAI KHATRA	MR TUSHAR L SHETH	SHAILESH KANTILAL BRAHMBHATT,BALVANTSINH MOSAJI THAKOR,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR KK NAIR
18454	FA/2214/2007	25/08/2008	GUJARAT CHEMICALS PORT TERMINAL CO. LTD.,	NANAVATI ASSOCIATES	SOLAR TRADELINKS PVT LTD.,	MR AR MAJMUDAR
18455	FA/2216/2007	16/01/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	SANJAY CHAMPAKLAL PAREKH,	
18456	FA/2217/2007	02/07/2010	JAGDISHCHANDRA DAHYALAL RAVAL,	MR ASHISH M DAGLI	DAMYANTIBEN JAGDISHCHANDRA RAVAL,	MR MANOJ N POPAT
18457	FA/2221/2007	03/09/2009	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	KAVITABEN JUGNU SOLANKI,KANABHAI NARANBHAI AYER	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
18458	FA/2222/2007	03/09/2009	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	MANJUBEN SURA PARMAR,KANABHAI NARANBHAI AYER	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
18459	FA/2223/2007	03/09/2009	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	PUNABEN SURA PARMAR,KANABHAI NARANBHAI AYER	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
18460	FA/2224/2007	03/09/2009	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	NILIBEN MANSING CHAVDA,KANABHAI NARANBHAI AYER	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
18461	FA/2225/2007	03/09/2009	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	GEETABEN SOLANKI,KANABHAI NARANBHAI AYER	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
18462	FA/2231/2007	22/02/2011	AHMEDABAD MUNICIAPAL CORP.,	MS JIRGA D JHAVERI	BHAVANS INDUSTRIES,	MR SHALIN N MEHTA
18463	FA/2265/2007	10/12/2008	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VANKAR MANGUBEN MULABHAI,VANKAR MULABHAI DHARMABHAI,MINOR VANKAR SUMITABEN D/O. MULABHAI DHARMABHAI,KANTIBHAI MAGANBHAI PATEL,BABUBHAI MOTIBHAI PATEL	NOTICE UNSERVED,REFUSED SERVED (N)(10),RULE SERVED,MR JV JAPEE
18464	FA/2266/2007	10/12/2008	UNITED INDIA INSURANCEC CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VANKAR AMRUTBHAI RANCHODBHAI,KANTIBHAI MAGANBHAI PATEL,BABUBHAI MOTIBHAI PATEL	RULE UNSERVED,REFUSED SERVED (R)(70),MR JV JAPEE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18465	FA/2267/2007	10/12/2008	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR	MINOR NATVARBHAI RANCHHODBHAI THRO' RANCHHODBHAI MITHABHAI,VANKAR REVABEN RANCHHODBHAI MITHABHAI,MINOR PUNIBEN RANCHHODBHAI THRO' RANCHHODBHAI MITHABHAI,KANTIBHAI MAGANBHAI PATEL,BABUBHAI MOTIBHAI PATEL	REFUSED SERVED (N) (10),RULE SERVED BY DS,RULE UNSERVED
18466	FA/2268/2007	15/12/2017	JAYABEN CHUNILAL KHUNT,ASMITABEN CHUNILAL KHUNT,BABY @ CHULUBEN CHUNILAL KHUNT THRO SMT JAYABEN CHUNILAL KHUNT,NARANBHAI HARJIBHAI KHUNT (EXPIRED)	MR AMIT V THAKKAR	PRAVINBHAI UKABHAI WAGH,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
18467	FA/2269/2007	26/11/2019	ASHUTOSH PRAVINCHANDRA DAVE,	ADVOCATE NOTICE UNSERVED	BINABEN AASHUTOSH DAVE,	MR SHAKTI S JADEJA
18468	FA/2271/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PUNJABHAI SHABHAI RATHOD,	MR VIJAY N RAVAL
18469	FA/2272/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KANTILAL GIRDHARBHAI PANCHAL ADM. OF KALIDAS G. PANCHAL,	RULE NOT RECD BACK
18470	FA/2273/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JASWANTBHAI D. PATEL ADMINI. OF DESAIBHAI KALIDAS PATEL,	RULE NOT RECD BACK
18471	FA/2274/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHARATBHAI BAKORBHAI CHAUHAN,	RULE NOT RECD BACK
18472	FA/2275/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AMRUTGIRI CHAGANGIRI GOSWAMI,	RULE NOT RECD BACK
18473	FA/2276/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOTIBHAI KANABHAI PATEL,	RULE NOT RECD BACK
18474	FA/2277/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANDRAKANT DESAIBHAI PATEL,	RULE NOT RECD BACK
18475	FA/2278/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KESRABHAI DHIRABHAI,	RULE NOT RECD BACK
18476	FA/2279/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHANTABEN HIMMATSINH WD/O. SHANABHAI PARMAR,	RULE NOT RECD BACK
18477	FA/2280/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAGANBHAI BHUDARBHAI PARMAR,	RULE NOT RECD BACK
18478	FA/2281/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GOKULBHAI KABHAIBHAI PATEL,	RULE NOT RECD BACK
18479	FA/2282/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMABHAI SOMABHAI PATEL,	RULE NOT RECD BACK
18480	FA/2283/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ISHWARBHAI DHULABHAI RATHOD,	RULE NOT RECD BACK
18481	FA/2284/2007	16/02/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMSINH SALAMSINH VAGHELA,	RULE NOT RECD BACK
18482	FA/2288/2007	18/09/2014	PRAKASH JAGDISHBHAI OAD,	MR AMIT V THAKKAR	ARVINDBHAI JINABHAI VASHI,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18483	FA/2292/2007	15/09/2014	KAPILABEN WD/O. PRAFULCHANDRA MAGANLAL BHATT,BHAVIKABEN PRAFULCHANDRA BHATT,TUSHAR PRAFULCHANDRA BHATT,JIGNESH PRAFULCHANDRA BHATT	MR MTM HAKIM	YAKUB MOHMED BHATUK,ORIENTAL INSURANCE COMPANY,JASHUBHAI BHAILALBHAI PATEL,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR KK NAIR,MR SUNIL B PARIKH
18484	FA/2294/2007	11/11/2016	UNITED INDIA INSURANCE CO.,	MR GC MAZMUDAR	BHARTIBEN MAHESHBHAI KAKHATRIYA,MINOR SAGAR MAHESHBHAI LAKHATRIYA,JAYAGAURIBEN CHHOTALAL LAKHATRIYA,CHHOTALAL GOKALDAS LAKHATRIYA,KANUBHAI DEVRAJBHAI HUMBAL	RULE SERVED,MS MAMTA R VYAS

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18485	FA/2331/2007	01/08/2018	NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHARMARAM MANARAM JAAT F/O. HEMARAM DHARAMRAM JAAT,HARKHUDEVI DHARMARAM JAAT M/O. HEMARAM DHARMRAM JAAT,JUSAB OSMAN SAMA,KUMARBHAI B. RAMCHANDRU	RULE SERVED,(MR SANDEEP N BHATT)
18486	FA/2332/2007	24/09/2014	UNITED INDIA INSRUANCE CO. LTD.,	MR RAJNI H MEHTA	KALABHAI BACHUBHAI PARMAR,NOORMOHAMAD MAJIDBHAI SHAIKH,NARVATBHAI PUNAMBHAI PARMAR	RULE SERVED
18487	FA/2337/2007	12/12/2015	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. AHIR BHIMA NARAN,BHARATBHAI BHIMABHAI	
18488	FA/2372/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI MAGANDAS PATEL,	(MR A J PATEL)
18489	FA/2373/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI SHIVABHAI,	RULE NOT RECD BACK, (MR A J PATEL)
18490	FA/2374/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI PRABHUBHAI PATEL,	RULE NOT RECD BACK, (MR A J PATEL)
18491	FA/2375/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI GANDALAL VALAND,	RULE NOT RECD BACK, (MR A J PATEL)
18492	FA/2376/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI BABABHAI PRAJAPATI,	RULE SERVED
18493	FA/2377/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI KESHAVLALA PATEL,	RULE SERVED
18494	FA/2378/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI TRIBHOVANDAS PATEL,	RULE SERVED
18495	FA/2379/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF SHAKARIBEN WD/O DAYASHANKAR BHAYCHAND,DAHYALAL DAYASHANKAR PANDYA,BAI KRISHAN DAYASHANKAR PANDYA	,RULE SERVED
18496	FA/2380/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRANCHANDRA BALDEVBHAI PANDYA,	RULE SERVED
18497	FA/2381/2007	18/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH: THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI PRAHLADBHAI,	RULE SERVED
18498	FA/2394/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	THAKORE MOTIBEN AMUJI,THAKORE BHIKAJI AMUJI	NOTICE SERVED
18499	FA/2395/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL PURUSHOTAMBHAI BAPUDAS,PATEL KANTILAL BAPUDAS,PATEL JOYITARAM BAPUDAS	NOTICE SERVED
18500	FA/2396/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL ATMARAM SOMABHAI,	NOTICE SERVED
18501	FA/2397/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL MAGANBHAI PUNJABHAI,	NOTICE SERVED
18502	FA/2398/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL JIVABHAI SOMABHAI,PATEL NARANBHAI SOMABHAI,PATEL ATMARAM SOMABHAI	NOTICE SERVED
18503	FA/2399/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GOHIL HEMUJI GALABJI,BHAVANJI GALABJI GOHIL,GOHIL JANAKBA GALABJI,GOHIL JEBIB GALABJI,GOHIL SAJANBA GALABJI,GOHIL MANCHHABEN GALABJI,SOLANKI BUPATJI RAVJI,SOLANKI LELOBHA RAVJI,SOLANKI BAISALABEN RAVJI,SOLANKI NAVUBHA RAVJI,SOLANKI AMUJI RAVJI	NOTICE SERVED
18504	FA/2400/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI HARJIBHAI,PATEL RAMESHBHAI HARJIBHAI,PTEL KHODABHAI HARJIBHAI	NOTICE SERVED

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18505	FA/2401/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ACHARYA NARSINHRAM DEVIRAM,PATEL VISHUBHAI GANGARAM,PATEL BHIKHABHAI BECHARBHAI,PATEL MOHANBHAI BAPUDAS,PATEL GOVINDBHAI KANUDAS,PATEL JADIBEN PRAHLADBHAI,PATEL PALIBEN PRAHLADBHAI,PATEL PURIBEN PRAHLADBHAI,KPATEL SURYABEN PRAHLADBHAI,PATEL SHANKARBHAI PRAHLADBHAI,PATEL MAGANBHAI PRAHLADBHAI	NOTICE SERVED
18506	FA/2402/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL KHODABHAI BEMABHAI,PATEL KANTIBHAI GHIRDHARBHAI,PATEL GORDANBHAI GHIRDHARBHAI,PATEL SAVITABEN BEMABHAI,PATEL KHODABHAI BEMABHAI,PATEL KANTIBHAI GIRDHARBHAI	NOTICE SERVED
18507	FA/2403/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI SHANKARBHAI,PATEL PRABHUBHAI SHANKARBHAI,PATEL BALDEVBHAI SOMABHAI	NOTICE SERVED
18508	FA/2404/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SOLANKI PRATAPJI JIVTAJI ADMINISTRATOR,SOLANKI KALUJI JIVTAJI ADMINISTRATOR,SOLANKI PRATAPJI JIVTAJI,SOLANKI KALUJI JIVTAJI,SOLANKI NAVUJI JIVTAJI,SOLANKI VELUJI JIVTAJI,SOLANKI ARAJANJI JIVTAJI,SOLANKI CHIKUBHAI JIVTAJI	NOTICE SERVED
18509	FA/2405/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRAJAPATI RATANBEN SOMABHAI,PRAJAPATI GOVABHAI SOMABHAI,PRAJAPATI CHAGANBHAI SOMABHAI,PRAJAPATI AMBARAM SOMABHAI	NOTICE SERVED
18510	FA/2406/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HARIJAN MAGANBHAI KALABHAI ADMINISTRATOR,HARIJAN MOHANBHAI KALABHAI ADMINISTRATOR,HARIJAN SANTOKBEN KALABHAI,HARIJAN MANIBEN KALABHAI,HARIJAN MOHANBHAI KALABHAI,HARIJAN MANJULABEN KALABHAI,HARIJAN GANPATBHAI KALABHAI,HARIJAN CHANDUBHAI KALABHAI,HARIJAN MAGANABHAI KALABHAI,HARIJAN GANDABHAI KALABHAI,HARIJAN BABULBEN KALABHAI,HARIJAN CHANNOBHAI KALABHAI	NOTICE SERVED
18511	FA/2407/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VANKAR GABABHAI PASHABHAI ADMINISTRATOR,VANKAR GABABHAI PASHABHAI,VANKAR JADIBEN PASHABHAI,VANKAR PURIBEN PASHABHAI	NOTICE SERVED
18512	FA/2408/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	THAKORE GANDAJI VEHAJI,	NOTICE SERVED
18513	FA/2409/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	THAKORE KHODAJI PATAJI,THAKORE MOOGANJI PATAJI,THAKORE KALAJI PATAJI,THAKORE DAYIBEN PATAJI,THAKORE SHANKARJI PATHAJI	NOTICE SERVED
18514	FA/2410/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KALAJI RAMJI-ADMINISTRATOR,THAKORE SANTOKBEN RAVJI,KALAJI RAMJI,LELABEN RAMAJI,CHEHARJI RAMAJI,BHARAJI RAVAJI	NOTICE SERVED
18515	FA/2411/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KALAJI RAMJI ADMINISTRATOR THAKOR BARATJI R,THAKORE SANTOKBEN RAVJI,KALAJI RAMJI,LELABEN RAMJI,CHEHARJI RAMAJI	NOTICE SERVED
18516	FA/2412/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SENMA MANJULABEN LALABHAI ADMINISTRATOR,SENMA MANJULABEN LALABHAI,SENMA MANGALBHAI LALABHAI,SENMA GANPATBHAI MOHANHAI,SENMA MANIBHAI JASUBHAI,SENMA JAYENDRABHAI JASUBHAI,SENMA BABUBHAI BHALJIBHAI,SENMA CHANDUBHAI BHALJIBHAI,SENMA MANUBHAI BHALJIBHAI	NOTICE SERVED
18517	FA/2413/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NADIA PALIBEN MALABHAI,NADIYA BHIKHABHAI MALABHAI SINCE DECD.,NADIYA GANGABEN,NADIYA HANSABEN	,NOTICE SERVED
18518	FA/2414/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL GANGARAM MAVJIBHAI,PATEL BHIKHABHAI BECHARBHAI,PATEL RAMBHAI BECHARBHAI,PATEL MANEKLAL BECHARBHAI,PATEL VISHNUBHAI GANGARAM	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18519	FA/2415/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI AMBARAM,	NOTICE SERVED
18520	FA/2416/2007	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NADIA PARUSHOTTAM MALABHAI,NADIA BHIKHABHAI MALABHAI SINCE DECD.,GANGABEN,NADIYA HANSABEN,NAIDYA JIVABHAI MALABHAI,NAIDYA NATVARBHAI MALABHAI,NADIYA BABUBHAI MALABHAI,NADIYA PALIBEN MALABHAI	,NOTICE SERVED
18521	FA/2417/2007	23/11/2013	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHIYABHAI FEDANBHAI,	MR HARSHAD K PATEL
18522	FA/2418/2007	22/03/2012	RAJUBHAI KANABHAI MODHWADIA,	DHARMESH D NANAVATY	KARSAN MALDE ODEDARA,UNITED INDIA INSURANCE CO.,ARJANBHAI RINABHAI KADEGIYA C/O. BHOJABHAI RANMALBHAI,BHOJABHAI RANMALBHAI PARMAR,ORIENTAL INSURANCE CO.	RULE SERVED,MR RITURAJ M MEENA,MR NAVNIT M TAILOR
18523	FA/2419/2007	22/08/2014	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	HEIRS & LRS. OF DECD. NARESHBHAI KARSHANBHAI GONDAL,CHETANBEN NARESHBHAI GONDALIA,MINOR PUJA NARESHBHAI GONDALIA,KARSHANBHAI NANJIBHAI GONDALIA,MANIBEN KARSHANBHAI GONDALIA,MADANLAL MADHAVLAL JAIN	,RULE SERVED,MR HASIT H JOSHI
18524	FA/2422/2007	01/09/2015	SAVITABEN BHIKHABHAI PRAJAPATI,	MR HG RATHOD,MR HA SEJPAL	PRAVINBHAI KESHABHAI PRAJAPATI,BALDEVBHAI KESHABHAI PRAJAPATI,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR PALAK H THAKKAR
18525	FA/2423/2007	19/02/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS AVANI S MEHTA	RAMILABEN W/D OF LAXMANBHAI DHANJIBHAI VASAVA,MINOR REKHABEN LAXMANBHAI,MINOR RAJESH LAXMANBHAI,MINOR MUKESH LAXMANBHAI,DHANJIBHAI VIRAMBHAI VASAVA,NANDUBEN W/O DHANJIBHAI VIRAMBHAI VASAVA,SHANTILAL DEVJIBHAI VASAVA	,MR KASHYAP R JOSHI
18526	FA/2424/2007	12/12/2015	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	AJITSINH MULUBHAI SARVIYA,VILASBA AITSINH SARVAIYA,BHARMAL IDARNRAM CHAUDHARI,ASHIT SHIPPING SERVICE LTD.	RULE UNSERVED,(MR SANDEEP N BHATT)
18527	FA/2426/2007	30/03/2017	UNITED INDIA INSURANCE CO.LTD.,	MR RAJNI H MEHTA	SHANTABEN KHUSALBHAI PARMAR,HASMUKHBHAI KHUSALBHAI PARMAR,ARVINDBHAI KHUSALBHAI PARMAR,NAZIRHUSSAIN MAHMMODMIYA MALEK,NEELA CONSTRUCTION	DELETED,RULE SERVED,MR MTM HAKIM
18528	FA/2428/2007	05/04/2013	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	PREMILABEN RAMESHBHAI PATEL,RAMESHBHAI DEVJIBHAI PATEL,USUFMIYA MAHAMMADMIYA SHEKH,RAJA THARUMAL PURUSHWANI	RULE SERVED,MR.HIREN M MODI
18529	FA/2429/2007	05/04/2013	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	GHANSHYAMBHAI KANUBHAI THAKKAR,USUFMIYA MAHAMMADMIYA SHEKH,RAJA THARUMAL PURUSHWANI	RULE SERVED,MR.HIREN M MODI
18530	FA/2430/2007	05/04/2013	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	VISUWARIBEN JIVATRAM MAGNANI,JIVATRAM TOPANDAAS MAGNANI,USUFMIYA MAHAMMADMIYA SHEKH,RAJ THARUMAL PURUSHWANI	RULE SERVED,MR.HIREN M MODI
18531	FA/2432/2007	01/09/2015	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	HIRABEN WD/O. PREMJIBHAI PRAJAPATI (HAMIRANI),MINOR SHITALBEN PREMJIBHAI PRAJAPATI,MINOR PRASHANT PREMJIBHAI PRAJAPATI,KHETABHAI BHALABHAI GADHVI DELETED,BHARATBHAI BHIMJIBHAI CHAVDA,ORIENTAL INSURANCE CO. LTD.,BHAGVANDAS A. MISTRY	DELETED,MR KK NAIR,MR MTM HAKIM,(MR ALPESH G DODIA),MR JIGNESH L HAJARE
18532	FA/2434/2007	10/11/2014	DIVISIONAL CONTROLLER G.S.R.T.C,	MR HS MUNSHAW	DARSHAN SANJAYBHAI DAVE LRS.OFDECD. SANJAY BHAISANKAR DAVE,PRITESH SANJAYBHAI DAVE LRS.OFDECD. SANJAY BHAISNKAR DAVE,BHAVNABEN SANJAYBHAI DAVE LRS.OF DECD.SANJAY BHAISANKAR DAVE,BHAISANKAR D. DAVE,RASIKLAL GOVINDLAL SHERADIA	NOTICE SERVED,MR PUNIT B JUNEJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18533	FA/2437/2007	03/12/2015	HAMIR KABA KARANGIYA,	(MR HM PRACHCHHAK)	S.T.CORP.,HARSHADBHAI KALDEBHAI PARMAR,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MRS VASAVDATTA BHATT,MR NAGESH C SOOD
18534	FA/2439/2007	25/02/2020	SHITAL NARINBHAI MALAVAIYA (DECD)THR'HEIRS,NAGINBHAI KHUSHALCHANDRA MALAVIYA,JYOTSANA NARINBHAI MALAVIYA	MR PS GOGIA	LAKUDA DEVSHI RATIYA,PRAHLADBHAI MANIBHAI PATEL,UNITED INDIA INSURANCE CO	RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR
18535	FA/2440/2007	05/04/2019	ISHWARBHAI HARKHABHAI PATEL,	MR BHARAT JANI	PATEL JYOTSANABEN WD/O. JIVANBHAI CHATURBHAI,PATEL SHANTABEN WD/O. CHATURBHAI NATTHUBHAI,SANKET JIVANBHAI PATEL,PATEL SHANKERBHAI CHUNILAL,UNITED INDIA INSUARNCE CO. LTD.	NOTICE SERVED,MR ABHAYKUMAR P SHAH,MR PALAK H THAKKAR
18536	FA/2447/2007	11/04/2019	EXECUTIVE ENGINEER, G.E.B., (NOW CONVERT AS GUJARAT ENERGY,CHIEF ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY	MR DIPAK R DAVE	DECEASED RANCHHODBHAI CHHANABHAI PATEL THRO HIS LEGAL HEIRS,PATEL KASHIBEN RANCHHODBHAI,SUSHILABEN RANCHHODBHAI PATEL,MANJULABEN RANCHHODBHAI PATEL,JASHIBEN RANCHHODBHAI PATEL,KANTABEN RANCHHODBHAI PATEL,MANSUKHBHAI RANCHHODBHAI PATEL,CHIEF LAQ OFFICER	,GOVERNMENT PLEADER,MR MK VAKHARIA
18537	FA/2448/2007	11/04/2019	EXECUTIVE ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY,	MR DIPAK R DAVE	KARSANBHAI HARKHABHAI PATEL SINCE DECD. THRO' HIS HEIRS,PARSHOTTAMDAS KARSANBHAI PATEL,KANJIBHAI PARSHOTTAMDAS PATEL,ADDL. SPL. LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED,MR MK VAKHARIA
18538	FA/2449/2007	11/04/2019	EXECUTIVE ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY,CHIEF ENGINEER, G.E.B (NOW CONVERT AS GUJARAT ENERGY	MR DIPAK R DAVE	BHAILALBHAI NAGARBHAI PATEL,PRABHUDASBHAI NAGARBHAI PATEL,CHIEF LAQ OFFICER	GOVERNMENT PLEADER,MR MK VAKHARIA
18539	FA/2450/2007	11/04/2019	EXECUTIVE ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY,CHIEF ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY	MR DIPAK R DAVE	GULAMHUSSAIN JAFARBHAI VEPARI,CHIEF LAQ OFFICER	GOVERNMENT PLEADER,MR MK VAKHARIA
18540	FA/2451/2007	11/04/2019	EXECUTIVE ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY,CHIEF ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY	MR DIPAK R DAVE	ATMARAM DESAIBHAI PATEL,ALPESHBHAI NAGARBHAI PATEL,CHIEF LAQ OFFICER	GOVERNMENT PLEADER,MR MK VAKHARIA
18541	FA/2452/2007	11/04/2019	EXECUTIVE ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY,CHIEF ENGINEER, G.E.B. (NOW CONVERT AS GUJARAT ENERGY	MR DIPAK R DAVE	KANTIBHAI KALIDAS PATEL,ADDL. SPL. LAQ OFFICER	GOVERNMENT PLEADER,MR MK VAKHARIA
18542	FA/2458/2007	16/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	MANHARBA MAHENDRASINH JADEDA,TARUNBA MAHENDRASINH JADEJA,KALPANABA MAHENDRASINH JADEJA,ALPABA MAHENDRASINH JADEJA,RAKSHABA MAHENDRASINH JADEJA,MAYURSINH MAHENDRASINH JADEJA,VELUBHA KARUBHA JADEJA,VASANTBA VELUBHA JADEJA DECD.THROUGH THE LRS,MANHARBA MAHENDRASINH JADEJA,TARUNBA MAHENDRASINH JADEJA,KALPANABA MAHENDRASINH JADEJA,ALPABA MAHENDRASINH JADEJA,RAKSHABA MAHENDRASINH JADEJA,MAYURSINH MAHENDRASINH JADEJA,VALUBHA KARUBHA JADEJA,JAYENDRASINH VELUBHA,YUVRAGSINH VELUBHA,LILABHA VELUBHA,JILUBHAI VELUBHA,ANITABA VELUBHA,NAINABEN VELUBHA,ARUNBHA VELUBHA,ALIMAMAD ISHABHAI KUMBHAR,NARSHI SHIVJI LIMBANI	,RULE SERVED,(MR SANDEEP N BHATT)
18543	FA/2459/2007	20/07/2016	GUJARAT CONSTRUCTION CO.,NATIONAL INSURANCE COMPANY	,MR DAKSHESH MEHTA	JAYESH AMRUTLAL NANDA,MOHANLAL MOTUBHAI MARWADI,NATIONAL INSURANCE CO. (TRANSPOSED AS APPELLANT NO.2)	RULE SERVED,MR HARESH N JOSHI,MR PALAK H THAKKAR

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18544	FA/2464/2007	26/09/2020	NEW INDIA ASSURANCE COM LTD,	(MR HASMUKH THAKKER)	BHUPENDRABHAI MOTIBHAI PATEL,DAXABEN BHUPENDRABHAI PATEL,PURVESH HARESHBHAI PATEL	,MR MM SAIYED
18545	FA/2465/2007	09/12/2015	PITHAWALA TECHNO INDUSTRIES PVT. LTD.,	MR AMIT V THAKKAR	INDIAN CONSTRUCTION CO.,	(MR VIVEK N MAPARA)
18546	FA/2466/2007	23/03/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RANCHODBHAI DEVSHIBHAI SONI,KARAMSHI LAKHABHAI RABARI,SAJAN LAKHABHAI RABARI	RULE SERVED,MR HARDIK C RAWAL,MS ARCHANA N PATEL
18547	FA/2492/2007	08/08/2017	RANIBEN WD/O MANGARAM JESARAM GODHWAN,JAISHREEBEN MANGARAM GODHWANI,ASHOK MANGARAM GODHWAANI	MR ARPIT A KAPADIA	ALIC JENDDAR AMOSE,ARUNKUMAR BALRAM GODWAL,NEW INDIA INSURANCE CO. LTD.,ABDUL IBRAHIM SHEIKH,GANI MAJID SHEIKH OWNER,NEW INDIA INSURANCE CO.	RULE NOT RECD BACK,RULE UNSERVED,MR SANDIP C SHAH,MR MTM HAKIM
18548	FA/2494/2007	13/06/2015	KANCHANBEN MADANLAL SONI,VIJAYKUMAR MADANLAL SONI,MINOR DAXAKUMARI MADANLAL,MINOR AMITKUMAR MADANLAL SONI	MR.HIREN M MODI	MOHAMMAD BADSHAH SHAIKH,M/S. SHAPE ENGINEERING PVT. LTD.,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
18549	FA/2495/2007	14/02/2008	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	SANATKUMAR KANCHHANLAL MAKWANA(DEC'D THRO' HEIRS & LRS),JYOTSANABEN SANATKUMAR MAKWANA,ANANT SANATKUMAR MAKWANA,DEVENDRABHAI GOVINDBHAI PATEL	,RULE SERVED,RULE UNSERVED,MR R N GHOTRA,(MS MANSHI A MACWAN)
18550	FA/2499/2007	16/04/2008	HEIRS & LRS OF DECD. PARMAR RAMBHAI THOBHANBHAI,WIDOW VALIBEN RAMBHAI PARMAR,KANUBEN RAMBHAI PARMAR,NARSINGBHAI RAMBHAI PARMAR,DUDHIBEN RAMBHAI PARMAR,KACHRABHAI RAMBHAI PARMAR,HARESHBHAI RAMBHAI PARMAR,PARMAR NARSINGBHAI RAMBHAI	MR RC KAKKAD	PARMAR GOVINDBHAI THOBHANBHAI,PARMAR KARSHANBHAI THOBHANBHAI	MR DHAVAL D VYAS
18551	FA/2501/2007	11/06/2015	SHANTABEN NARPATBHAI VASAVA,NILESH NARPATBHAI VASAVA,DIPABEN NARPATBHAI VASAVA,JYOTIBEN NARPATBHAI VASAVA,DIWALIBEN UKADBHAI VASAVA	MR CT JAGLAWALA	HARISHBHAI LAXMANBHAI GADHAVI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
18552	FA/2509/2007	08/04/2008	G.S.R.T.C.,	MR HS MUNSHAW	DIVYASHBHAI BABUBHAI PATEL,MANSINH DIPSINH RATHOD	,MR NILESH A PANDYA
18553	FA/2510/2007	08/04/2008	G.S.R.T.C.,	MR HS MUNSHAW	NEESHABEN SURESHKUMAR PATEL C/O. SURESH AMBALAL PATEL,MANSINH DIPSINH RATHOD	,MR NILESH A PANDYA
18554	FA/2511/2007	08/04/2008	G.S.R.T.C.,	MR HS MUNSHAW	CHANDRAKANT RATILAL PATEL,MANSINH DIPSINH RATHOD	,MR NILESH A PANDYA
18555	FA/2512/2007	08/04/2008	G.S.R.T.C.,	MR HS MUNSHAW	MANJULABEN CHANDRAKANTBHAI PATEL,MANSINH DIPSINH RATHOD	,MR NILESH A PANDYA
18556	FA/2513/2007	30/06/2015	PRONTO FOOD PVT. LTD.,	MR RC KAKKAD	P.G.V.C.L.,	MS MAYA S DESAI
18557	FA/2518/2007	14/03/2011	PRADHYUMANBHAI BHAVANISHAMKER THAKER,	MR GC RAY	HARBLALBEN BHAVANISHANKER THAKER,NAVINCHANDRA BHAVANISHANKER THAKER SINCE DECD. THRO' HEIRS,JAYSHRIBEN WD/O NAVINCHANDRA BHAVANISHANKER THAKER,PINAKIN NAVINCHANDRA THAKER,NAINASH NAVINCHANDRA THAKER,RAGHUVANSHI COLONY CO -OP SOC.LTD. THRO' ADMINISTRATOR	,RULE SERVED,RULE UNSERVED,MR MITESH R AMIN

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18558	FA/2519/2007	04/03/2016	LEGAL HEIRS OF DECD. ILABEN NILESHBHAI MAKAWANA,DAMINIBEN AMBALAL MAKAWANA,MINOR JALVIR NILESHBHAI MAKAWANA AS A GUARDIAN OF HIS,KETANBHAI AMBALAL MAKAWANA	MR DV BHAVSAR	STATE OF GUJARAT,NEW INDIA INSURANCE CO. LTD.,UNITED INDIA INSURANCE CO. LTD	GOVERNMENT PLEADER,MR SHASHIKANT S GADE,MR ADIL R MIRZA
18559	FA/2538/2007	11/04/2008	MANGALBHAI LAKHMAJI GAMETI,MANIBEN MANGALABHAI GAMITI	MR V B MALIK	PRAKASH KAALRA NANDLALJI SANDHI,GHANSHYAM NA CHANI BHAGVANDAS,NATIONAL INSURANCE CO. LTD.	,MR MEHUL SHARAD SHAH
18560	FA/2539/2007	08/04/2008	NEW INDIA ASS.CO.LTD.,	MR SANDIP C SHAH	HEIRS OF DECD.MAKULKABHAI ABDULMIYA,DELETED VIDE ORDER BELOW EXH.23,RAHIMKHAN MALUKBHAI,SALIMKHAN MALUKBHAI,ASHRAFKHAN MALUKBHAI,KAMRUNISSA MALUKBHAI,MEHBUBBHAI RAJABHAI KURESHI,SHABBIRBHAI ALIMINYA,KALPESHKUMAR KANTILAL PAEL,TRUCK DRIVER NYALBHAI ARJANBHAI -DELETED,ORIENTAL INSURANCE CO LTD.	,MR KK NAIR
18561	FA/2540/2007	08/04/2008	NEW INDIA ASS.CO.LTD.,	MR SANDIP C SHAH	HEIRS OF DECD.ZARINABEN ABDUL RAZAK,ABDULRAZAK GULAMHUSEIN,MINOR MOINKHAN ABDULRAZAK,MEHBUBBHAI RAJABHAI KURESHI,SHABBIRBHAI ALIMINYA,KALPESHKUMAR KANTILAL PAEL,TRUCK DRIVER NYALBHAI ARJANBHAI-DELETED,ORIENTAL INSURANCE CO LTD.	,MR KK NAIR
18562	FA/2541/2007	08/04/2008	NEW INDIA ASS.CO.LTD.,	MR SANDIP C SHAH	FIROZBHAI GULAMHUSEINBHAI,ABDULRAZAK GULAMHUSEIN,MINOR MOINKHAN ABDULRAZAK,MEHBUBBHAI RAJABHAI KURESHI,SHABBIRBHAI ALIMINYA,KALPESHKUMAR KANTILAL PAEL,TRUCK DRIVER NYALBHAI ARJANBHAI-DELETED,ORIENTAL INSURANCE CO LTD.	
18563	FA/2542/2007	08/04/2008	NEW INDIA ASS.CO.LTD.,	MR SANDIP C SHAH	JAYADABEN SHABBIRBHAI,MEHBUBBHAI RAJABHAI KURESHI,SHABBIRBHAI ALIMINYA,KALPESHKUMAR KANTILAL PAEL,TRUCK DRIVER NYALBHAI ARJANBHAI-DELETED,ORIENTAL INSURANCE CO LTD.	
18564	FA/2543/2007	23/06/2008	BHAVESHBHAI DHIRUBHAI PATEL,	HL PATEL ADVOCATES	VIPURLBHAI BALUBHAI PATEL,JITESH DHIRUBHAI PATEL,NATIONAL INSURANCE CO. LTD.,SANJAY RAMBHAI PATIL,NATIONAL INSURANCE CO. LTD.	,MR DAKSHESH MEHTA
18565	FA/2544/2007	08/04/2008	GSRTC,	MR HS MUNSHAW	SHWETABEN WD/O MANOJKUMAR JAYANTIBHAI JOSHI,MANSHI MANOJKUMAR JOSHI,MINOR HARDIK MANOJKUMAR JOSHI THRO'SHWETABEN,KOKILABEN JAYANTIBHAI JOSHI,JAYANTIBHAI SANKARLAL JOSHI,PARBATJI KAYAJI MAKWANA,DRIVER OF JEEP,JOITARAM ISHWARDAS PATEL,ORIENTAL INSURANCE CO.LTD.	,MR RC JANI
18566	FA/2547/2007	04/04/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS ROOPAL R PATEL	PRATIMABEN UMESHBHAI SHAH,SEJAL UMESHBHAI SHAH,PARAG UMESHBHAI SHAH,TRIBENIBEN MAVALSILAL SHAH,PARKHANJI TAKHAJI THAKORE	
18567	FA/2548/2007	02/04/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHRI SHIVESH HARSHADBHAI LEGALHEIRS AND L.RS.,HARSHADBHAI MAGANBHAI UPADHYAYA,MAKBULHUSEN BISMILLAKHAN PATHAN,ASHISH HARSHADBHAI UPADHYAY	,RULE SERVED,RULE UNSERVED,MR HARESH H PATEL
18568	FA/2550/2007	26/10/2010	HEIRS OF DECD.JAMNADAS GANDALAL,KANTABEN JAMNADAS,MAHENDRA JAMNADAS,HITESHBHAI JAMANDAS,VIRENDRA JAMNADAS,CHARUBEN JAMNADAS,DAXABEN JAMNADAS	MR AM PAREKH,MR. SHAKTISINH GOHIL	DALUBHAI B.VALA,UNITED INDAI INSURACE CO.LTD,UDAY KHANDERAV SINDE C/O JANTA RAJANI TRANSPORT,UNITED INDIA INSURNACE CO.LTD	,(MR MAULIK J SHELAT)

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18569	FA/2552/2007	03/04/2008	DEVIBEN WD/O MAHESHKUMAR NANJOAL MACHANI,KETAN MAHESHKUMAR BACHANI,CHINTAN MAHESHKUMAR BACHANI,MANJIMAL TULASIDAS BACHANI,LILABEN,W/O NANAJIMAL TULASIDAS	MR ASHISH M DAGLI	DRIVER OF TRUCK NO.D.E.G.4155 SATARAM KARAMCHAND MALHOTRA,OWNER OF TRUCK NO.DEG 4155 R.S.KATHURIYA,S/O SS KATHURIYA,INSURANCE CO.TRUCK NO.DEG 4155NEW INDIA ASSURANCE CO LTD.,OWNER OF MATADOR NO.GJ-8-T470 DILIPKUMAR KALIDAS KANKODIYA,ORIENTAL INSURANCE CO LTD.	
18570	FA/2553/2007	28/04/2008	GSRTC,	MR MITUL K SHELAT	MANJULABEN CHANDRAVADAN PATEL,CHANDRAVADAN VITTHALBHAI PATEL,CHANDULAL CHIMANLAL PATEL	
18571	FA/2555/2007	08/02/2019	VISHNUKUVARBA JADAV WD/O AMARSINH JADAV,NITAKUMARI AMARSINH JADAV,RAJDIPSINH AMARSINH JADAV	MR DIPAK R DAVE	KHALID REHMAN ABDUL RASHID BAVRA,ABDUL MAJID MOHAMMED MAFAT,NATIONAL INSURANCE COMPANY	RULE SERVED,MR VIBHUTI NANAVATI
18572	FA/2556/2007	28/03/2008	SHANTILAL NARSIBHAI PARMAR,	MR PREMAL S RACHH	PETHABHAI PALABHAI CHOPDA DRIVER,STATE OF GUJARAT,UNITED INDIA ASSURANCE CO. LTD,THE MANAGER OWNER	,MR GC MAZMUDAR,MR HG MAZMUDAR
18573	FA/2557/2007	22/09/2008	SOMABEN WD/O RANIYABHAI MANIYABHAI GANAVA,MINOR MERABHAI RANIYABHAI,MINOR MERABHAI RANIYABHAI,BADLIBEN MANIYABHAI GANAVA	MR RAJESH K SHAH	KALUBHAI JIVABHAI PARMAR,JAYPRAKASH LALLUBHAI SHETH,ORIENTAL INSURANCE CO LTD.	,MR RAJNI H MEHTA
18574	FA/2558/2007	16/06/2008	DAYASHANKER GAYAPRASHAD JYASWAL,	MR MA PAREKH	KAMLASHANKER GAYAPRASAD JAYSHWAL,V.R.POLSAY,ORIENTAL INSURANCE CO.LTD.	,MR RAJNI H MEHTA
18575	FA/2560/2007	05/03/2012	GSRTC,	MS ROOPAL R PATEL	LR HEIRS OF DECD.JANJITSINGH B. GOHIL,KRUSHNABA RANJITSINH,YOGENDRASINH RANJITSINH,JAYENDRASINH JANJITSINH,BALVANTSINH KHODUBHAI,KUVARBA B. GOHIL,R.H.AGRAWAL,NEW INDIA ASSURANCE CO LTD.,JAYESHBHAI RADHESHYAM AGRAWAL,NEW INDIA ASSURANCE CO LTD.,SHIVAJI DADA INGWALE,UNITED INDIA INSURANCE CO LTD.	,RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA,MS AMEE YAJNIK
18576	FA/2561/2007	05/03/2012	GSRTC,	MS ROOPAL R PATEL	BHUPATSINH D JADEJA,R.H.AGRAWAL,NEW INDIA ASSURANCE CO LTD.,JAYESHBHAI RADHESHYAM AGRAWAL,NEW INDIA ASSURANCE CO LTD.,SHIVAJI DADA INGWALE,UNITED INDIA INSURANCE CO LTD.	,RULE SERVED,MR AJAY R MEHTA
18577	FA/2562/2007	05/03/2012	GSRTC,	MS ROOPAL R PATEL	AMARSINH RUPSINGH SOLANKI,R.H.AGRAWAL,NEW INDIA ASSURANCE CO LTD.,JAYESHBHAI RADHESHYAM AGRAWAL,NEW INDIA ASSURANCE CO LTD.,SHIVAJI DADA INGWALE,UNITED INDIA INSURANCE CO LTD.	RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA,MS AMEE YAJNIK
18578	FA/2563/2007	07/05/2019	GUJARAT STATE ROAD TRANSPORT CORP.,	MRS VASAVDATTA BHATT	MADHUBEN SOMABHAI PATEL,AMINABEN SOMABHAI PATEL,MANISH SOMABHAI PATEL,LALBHAI MOHANBHAI JHALA,LALJIBHAI MOHANBHAI JHALA,VASUDEV MAHENDRA JITSINGH,GANPATSINGH PARBATSINGH WAGHELA,CHANDRAKANT PRATAPBHAI CHRISTIAN	RULE SERVED,RULE UNSERVED,DECEASED LITIGANT,MR MTM HAKIM
18579	FA/2567/2007	09/04/2008	LAXMIBEN JETHALAL MAHESHWARI,GOVIND JETHALAL MAHESHWRI MINOR,MINOR SURESH JETHALAL MAHESHWARI,BHAVNA JETHALAL MAHESHWARI MINOR,BACHIBAI MULJI MAHESHWARI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MERAMAN BAWJI,PREMJIBHAI V HADIA,NATIONAL INSURANCE CO LTD,JAKHU K MAHESHWARI,UNITED INDIA INSURANCE CO. TLD,JUMA MULJI MAHESHWARI	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18580	FA/2568/2007	16/06/2009	SHARDABEN MAHETABSINH,JITUSINH MAHETABSINH,KRUSHNABEN MAHETABSINH,LAKHANSINH MAHETABSINH	MR.HIREN M MODI	THOMAS KOSHI,ANILKUMAR RAMAKANT BHARDWAJ,THE UNITED INDIA INSURANCE CO.	
18581	FA/2570/2007	09/07/2019	UMABEN D/O BACHUBHAI DESAI & W/O RAMLAL VALJIBHAI KHAMBHALA,	ADVOCATE NOTICE UNSERVED	RAMAKANT MOHANLAL PATEL,DINESH MOHANLAL PATEL,NEW INDIA INSURANCE CO.	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
18582	FA/2571/2007	11/07/2008	GSRTC,	MRS FALGUNI D PATEL	DR.RAJESH BHAGATRAM SAIGAL,HIRASING KODARSING MAKWANA	,SERVED BY AFFIX. (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18583	FA/2574/2007	09/04/2008	UNITED INDIA INSURANCE CO. LTD,	MR RR MARSHALL	RAMABEN MADHUBHAI,MINOR JAYASHREEBEN MADUBHAI,MINOR PUJABEN MADHUBHAI,MINOR DIPAIL MADHUBHAI,MINOR BHUPAT MADHUBHAI,ISMAILBHAI JUMABHAI,HASAMBHAI DAWOODBHAI,ABDULBHAI HARUNBHAI JAM,NEW INDIA ASSURANCE CO. LTD	
18584	FA/2576/2007	02/02/2015	ORIENTAL ASSURANCE CO.LTD.,	MS AVANI S MEHTA	SNAGITABEN WD/O BHARATBHAI AMBALAL DESAI,SHIITALKUMARI BHARATBHAI,SHEVALI BHARATBHAI,SAURIN BHARATBHAI,BALAJI NARSINH MANHAR,GURUBAXIAL DESRAJ	RULE SERVED,RULE UNSERVED,MR DHAVAL D VYAS
18585	FA/2577/2007	25/01/2019	NEW INDIA ASSURNACE CO. LTD,	MR AJAY R MEHTA	JIVAJI ATHELAJI KHARANDA (DELETED),GULIBEN JIVAJI KHARANDA,AMRUTLAL JIVAJI KHARANDA [DELETED],TEJRAJ PUKHRAJ JAIN	NOTICE SERVED,DELETED,MR JV JAPEE
18586	FA/2579/2007	23/07/2008	JAGDISHBHAI SRAVANSINGH RAJPUT,	MR SANDIP C SHAH	BHAILALBHAI RUGHNATHJI RATHOD,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,DS AFF.NOT FILED (R),MRS VASAVDATTA BHATT
18587	FA/2580/2007	13/06/2015	GUJARAT STATE ROAD TRANSPORT COPORATION,	MRS VASAVDATTA BHATT	GAURIBEN MOHANBHAI PARMAR (W/O THE DECEASED),KOMAL MOHANBHAI PARMAR, MINOR (D/O DECEASED),VALIBEN GALABHAI N GANDUBHAI PARMAR (MOTHER OF DECD.),AVDHESH MOHANLAL PARMAR MINOR (S/O OF THE DECD.)	NOTICE UNSERVED,RULE SERVED
18588	FA/2581/2007	27/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	KIRANBA WD/O MOTISINH RATANSINH JADEJA,BHIKUSINH MOTOSINH JADEJA,RAKESHSINH MOTISINH JADEJA,DAHAYABHAI JETHABHAI KOTWAL,N. SENGARD CANDER,R. RAJENDRA SON OF SRI RAMASWAMI,UNITED INDIA INSURANCE CO. LTD.	,MS HINA DESAI
18589	FA/2582/2007	21/08/2014	PARBAT JIVA AYAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JITENDRASING BALDEVSING,DARSHANSING PRITAMSING,NEW INDIA ASSURANCE CO. LTD	DELETED,RULE SERVED,MR PALAK H THAKKAR
18590	FA/2583/2007	01/04/2008	MANUBHAI ZAVERBHAI PATEL,	MR RUTVIK N PATEL	BACHUBHAI SOMABHAI VAGHELA,DIVISIONAL CONTROLLER	
18591	FA/2586/2007	13/09/2012	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	PRABHABEN WD/O MANSUKHYBHAI SAPARIYA,RAKESH MANSUKHBHAI SAPARIYA,MINOR VIKAS MANSUKHBHAI PARSOTTAM,HETALBEN MANSUKHBHAI SAPARIYA,FALI IDULJI ILAVIYA SINCE DECEASED THRO' L/H.,GULBANU SAVKASHA ILAVIYA W/O. SAVKASHA MEDALJI ILAVIYA,PARVIN D/O.SAVKASHA ILAVIYA,MAHARUKH SAVKASHA ILAVIYA,ZARIN SAVKASHA ILAVIYA,JAMDESHJI MEDALJI ILAVIYA,GUL NARIMAN PATEL D/O.ALAMAY NARIMAN PATEL,DOLY D/O.NARIMAN PATEL,ROHINTON S/O. NARIMAN PATEL,SAROSH SAVKASHA ILAVIYA,MAHESHBHAI MULJIBHAI PADRARIYA	,MR KASHYAP R JOSHI, (MR PRANAV M RAVAL)
18592	FA/2587/2007	18/07/2008	NATIONAL INSURANCE CO LTD.,	MS MEGHA JANI	HEIRS OF DECD.NATWARBHAI NARANBHAI PATEL,NIRUBEN NATWARBHAI PATEL,JAYENDRAKUMAR NATWARBHAI PATEL,ANJANKUMARI NATWARBHAI PATEL,NARANBHAI KOYABHAI PATEL,PUNIBEN NARANBHAI PATEL,RAISBHAI FAQIRBHAI BARANPURI,ARIFBHAI LIYAKATALI SHEIKH	,RULE SERVED,MR AMIT N PATEL
18593	FA/2588/2007	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LALITABEN KANTIBHAI PALIYA,KOHARBHAI BECHARBHAI PATEL	RULE SERVED,MR R.K.MANSURI
18594	FA/2589/2007	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHANTILAL KOHARABHAI TIDGHAR,KOHARBHAI BECHARBHAI PATEL	RULE NOT RECD BACK,RULE SERVED

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18595	FA/2590/2007	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SUKHAJI LAXMANJI PALIYA,KOHARBHAI BECHARBHAI PATEL	RULE SERVED,MR R.K.MANSURI
18596	FA/2591/2007	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KANITBHAI SURJIBHAI PALIYA,KOHARBHAI BECHARBHAI PATEL	RULE SERVED,MR R.K.MANSURI
18597	FA/2592/2007	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MINOR SOHIL HARISHKUMAR PALIYATHRO' HARISHKUMAR PALIYA,KOHARBHAI BECHARBHAI PATEL	RULE SERVED,MR R.K.MANSURI
18598	FA/2593/2007	08/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	RINABEN @ JAYOSTNABEN BABUBHAIPALIYA,KOHARBHAI BECHARBHAI PATEL	RULE SERVED,MR R.K.MANSURI
18599	FA/2594/2007	04/04/2008	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. INDUBEN MUKESHBHAI,MINOR RAJ MUKESHBHAI SUREJA,MINOR RUCHI MUKESHBHAI SUREJA,MUKESHKUMAR HARDAS SURAEJA,RATILAL GORDHANDAS SUREJA,CHANDULAL SAVJI & TAIYAB ISMAIL CO.,VINOD LALJIBHAI CHAVDA	,MR HARSHIT S TOLIA
18600	FA/2595/2007	02/09/2014	SAJJANBEN CHENAJI THAKOR,	MR. YOGENDRA THAKORE	G.S.R.T.C.,DRIVER	,MS KIRAN D PANDEY
18601	FA/2596/2007	04/04/2008	UNITED INDIA INSURANCE CO.LTD,	MR RR MARSHALL	PRAFULBHAI ALIAS BUDERALI VASANJIBHAI RAIYANI,RAJENDRASINH KARANSINH ZALA,VILLASGIRI SHANTIGIRI,RASHIDABEN HANIFBHAI SAPPA,SALIMSHA NANSHA	,(MR PRANAV M RAVAL),MS AMRITA AJMERA
18602	FA/2597/2007	26/08/2014	NATIONAL INSURANCE CO. LTD,	MR DAKSHESH MEHTA	MANJULABEN BATUKBHAI MAGATPARA,RAMKRISHNA BATUKBHAI,ARTIBEN BATUKBHAI,DAYABEN BATUKBHAI,KIRANBEN BATUKBHAI,RADHABEN BATUKBHAI,DHIRUBHAI VANKARIYA,RAMKRISHNA BATUKBHAI	NOTICE SERVED,MR MRUGEN K PUROHIT,MR TUSHAR L SHETH
18603	FA/2598/2007	04/12/2015	HEIRS OF SHAMJIBHAI PREMJIBHAIGABANI,SHIVABEN SHAMJIBHAI GABANI,ASHOKBHAI SHAMJIBHAI GAHANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	ASHARAM BHOLABHAI DUDHAREJIYA,MEHULBHAI SURABHAI LUNI,NEW INDIA ASSURANCE CO. LTD,GABHABHAI BHURABHAI BHARVAD,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR RR MARSHALL,MR PALAK H THAKKAR
18604	FA/2599/2007	23/02/2012	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	BHURAJI LADHUJI THAKORE,DEVIBEN BHURAJI THAKORE,EXECUTIVE ENGINEER	MR HARSHIT S TOLIA,MR SIDDHARTH H DAVE,MR DILIPKUMAR PANDYA
18605	FA/2600/2007	21/07/2008	GOSAI JASHIBEN WD/O DASHRATH- BHARTHI MANIBHARTHI,GOSAI PURIBEN WD/O MANIBHARTHISHIVABHARTHI,GOSAI DINESHBHARTHI MANIBHARTHI,GOSAI SAROJBEN DASHRATHBHARTHITHRO' JASHIBEN,GOSAI ASHABEN DASHRATHBHARTHI THRO' JASHIBEN,GOSAI MITTALBEN DASHRATHBHARTHI THRO' JASHIBEN	MR DK DESAI,MS DARSHANA TRIVEDI	CHAUDHARY JESANGBHAI RAMJIBHAI,GOSWAMI MANIBHARTHI SHAIVABHA-RTHI,UNITED INDIA INSURANCE CO. LTD	,MS MEGHA JANI
18606	FA/2601/2007	21/07/2008	THAKORE BABUJI HEDUJI,	MR DK DESAI,MS DARSHANA TRIVEDI	CHAUDHARY JESANGBHAI RAMJIBHAI,GOSWAMI MANIBHARTHI SHAIVABHA-RTHI,UNITED INDIA INSURANCE CO. LTD	,MS MEGHA JANI
18607	FA/2602/2007	21/07/2008	RABARI KARAMSHINHBHAI ALIAS GANDABHAI JAKSIBHAI,	MR DK DESAI,MS DARSHANA TRIVEDI	CHAUDHARY JESANGBHAI RAMJIBHAI,GOSWAMI MANIBHARTHI SHAIVABHA-RTHI,UNITED INDIA INSURANCE CO. LTD	,MS MEGHA JANI
18608	FA/2603/2007	01/09/2015	NAFISABANU WD/O HANIFBHAI BABUBHAI KURESHI,MEHRAJBANU HANIFABHAI KURESHI,SAIRABANU HANIFABHAI KURESHI,ASMABANU HANIFBHAI KURESHI,RESHMABANU HANIFABHAI KURESHI	MR UM SHASTRI	KALEKHAN ABADKHAN LOHANI,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR VASANTS SHAH
18609	FA/2604/2007	19/02/2016	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	RANJITSINH JATUBHA ZALA,KANAIYALAL THAVARDAS HEMANANI,KHENGHAR LIMBABHAI MAKWANA,ARVINSINH INDRASINH ZALA,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR MANAV A MEHTA

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18610	FA/2605/2007	19/02/2016	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	HEIRS OF DECD.BHARATSINH JATUBHA ZALA,DHRUPADBHA BHARATSINH,MAYURDHWAJSINH BHARATSINH,HITENDRASINH BHARATSINH,KANAIYAL THAVARDAS HEMANANI,KHENGAR LIMBABHAI MAKWANA,ARVINDSINH INDRASINH ZALA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MS PAURAMI B. SHETH,MR SHALIN N MEHTA,MR MANAV A MEHTA
18611	FA/2607/2007	30/01/2009	ANSUYABEN DAYARAM RAJDE,NEW INDIA ASSURANCE CO .LTD	(MR HM BHAGAT)	MADHUBEN HARISHBHAI HARANI,VANDANABEN HARISHBHAI HARANI,SUNIL HARISHBHAI HARANI,MINOR JITENDRA HARISHBHAI HARANI THRO' MADHUBEN HARANI,BABUBHAI SHAMBHUBHAI	
18612	FA/2608/2007	30/01/2009	ANSUYABEN DAYARAM RAJDE,NEW INDIA ASSURANCE CO. LTD	(MR HM BHAGAT)	HANSABEN SURESHBHAI PANDYA,KAHYATI SURESHBHAI PANDYA,BARGI SURESHBHAI PANDYA,UMANG SURESHBHAI PANDYA,SHANTILAL MAGANLAL PANDYA,PUSHPABEN SHANTILAL PANDYA,BABUBHAI SHAMBHUBHAI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
18613	FA/2609/2007	13/08/2008	HEMENDRABHAI KASTURBHAI SHAH,	MR SANDIP C SHAH	KALPESH VINUBHAI PATEL,SIDHESHBABU CHITANPRASAD DESAI,UNITED INDIA INSURANCE CO LTD	MR. HARMISH K SHAH, (MR MAULIK J SHELAT)
18614	FA/2610/2007	01/09/2015	LILABEN GORDHANBHAI VANJARA,	MR JV JAPEE	SHANKARBHAI PUNJABHAI PRAJAPATI,DILIPBHAI JIVANBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED,DHIRAJBHAI SHIVJIBHAI PATEL,SHIVJIBHAI BHIMJIBHAI PATEL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED
18615	FA/2611/2007	01/05/2008	KALIDAS VITHTHALDAS PATEL,	MR YN RAVANI	DARBAR VIRBHADRASINH MOHANSINH,BHUPENDRASING DAYALSING BHATIA,BHARIA TRAVELS,UNITED INDIA INSURANCE CO LTD,AMRITBHAI HARGOVNDBHAI PATEL,NEW INDIA ASSURANCE CO. LTD	,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SHALIN N MEHTA
18616	FA/2613/2007	26/08/2014	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	AMRUTABEN WD/O. SHANTILAL PARMAR KOLI,LAXMANBHAI SHANKARBHAI PARMAR (REVABEN L.PARMAR) DELETED,MINOR TEJALBEN SHANTILAL PARMAR THROUGH RESP. NO. 1,DHULBHAI FULABHAI,ISMAILBHAI IBRAHIMBHAI VHORA	NOTICE SERVED,DELETED,MR UM SHASTRI
18617	FA/2619/2007	23/03/2018	MILAN QUARRY WORKS,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HARSANG MADHIYA BHABHOR (VASAVA),SUKLIBEN WIFE OF HARSANG BHABHOR,NEW INDIA ASSURANCE PALANPUR	MR GC MAZMUDAR,MR HG MAZMUDAR,MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)
18618	FA/2621/2007	22/03/2012	JASIBEN W/O RAVJIBHAI NATHABHAI THAKORE,MINOR BABO RAVJIBHAI THAKORE,MINOR BABY RAVJIBHAI THAKORE THRO' JASIBEN W/O RAVJIBHAI	MR RC JANI	UNITED INDIA INSURANCE CO.,SARDARSINH MANSINH THAKORE,SAIYAD ABADUL KHALIF	RULE UNSERVED,MR RAJNI H MEHTA
18619	FA/2624/2007	15/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	HEIRS & LEGAL REPRESS OF DECEASED BHIKHUBHAI J. SOLANKI,SOBHNABEN BHIKHBHAI,MINOR URMILABEN BHIKHBHAI (THROUGH RESP. NO. 1),PRAGNABEN BHIKHUBHAI,RAHULKUMAR BHIKHABHAI,PAYALBEN BHIKHABHAI (THROUGH RESP. NO. 1),ABDULKARIM AADAMBHAI MEMON,ORIENTAL INSURANCE CO. LTD.	,MR DHAVAL D VYAS
18620	FA/2625/2007	14/02/2012	NEW INDIA ASSURANCE CO LTD.,	MR SANDIP C SHAH	NORMOHMED ABDULA NOTIYAR,MUSTAK KASAM NOTIYAR,PREMJI HIRJI HALAI	RULE SERVED
18621	FA/2626/2007	17/04/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	SAVITABEN WD/O RATANSINH TRIKAMSINH GOHIL,VIJAYSINH RATANSINH GOHIL,MAQBOOL AHMED DIWAN,	

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18622	FA/2629/2007	05/07/2019	JASHUBEN DINESHBHAI NAIKA,RAKESHBHAI DINESHBHAI NAIKA,MANJULABEN DINESHBHAI NAIKA	MR MM TIRMIZI	YOGESHBHAI CHHANGANBHAI PATEL,THE ORIENTAL GENERAL AND FIRE,NITINBHAI NICHHUBHAI DESAI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MS DIMPLE A THAKER
18623	FA/2630/2007	01/09/2015	KARABHAI LILABHAI MOKARIA,	(MR HM PRACHCHHAK)	BHURABHAI ARJANBHAI ODEDARA,ARVINDBHAI VASANTJIBHAI SODDH-PURA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS AVANI S MEHTA
18624	FA/2631/2007	01/09/2015	HEIRS OF DECD.ARJANBHAI KESHUBHAI,BHANUBEN ARJANBHAI,MINOR SANJAY ARJANBHAI,MINOR BHARAT ARJANBHAI,MINOR SAGAR ARJANBHAI,VALUBEN KESHUBHAI DHARAJIYA	MR MRUGEN K PUROHIT	SAMATBHAI KESHUBHAI DHARAJIYA,BIJALBHAI KESHUBHAI DHARAJIYA,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED
18625	FA/2633/2007	21/08/2014	SUSHILABEN W/O ARVINDBHAI MOHANBHAI PRAJAPATI,MINOR PRADIP ARVINDBHAI PARAJAPATI THRO' SUSHILABEN,MINOR HARESH ARVINDBHAI PRAJA-PATI THRO' SUSHILABEN,APEKSHA ARVINDBHAI PRAJAPATI,ICHCHHABEN MOHANBHAI PRAJAPATI,MOHANBHAI MELABHAI PRAJAPATI	MR MTM HAKIM	SAEEDHUSHEN MAHMADBHAI SHAIKH,YANUSKHAN ISMAILKHAN PATHAN,UNITED INDIA INSURANCE CO.	RULE SERVED,MR PALAK H THAKKAR
18626	FA/2635/2007	21/04/2008	SUMIT ALIAS AMITKUMAR RAJENDRAKUMAR JAIN,	MS MOHINI J BHAVSAR	KANUSANG BHULSAG ZALA,DEEPAKKUMAR PRAMODCHANDRA AMIN,ORIENTAL INSURANCE CO. LTD.,MAHENDRAKUMAR MOTILAL JAIN,NEW INDIA ASSURANCE CO. LTD. DELETED	,MS MEGHA JANI
18627	FA/2636/2007	14/02/2008	HIRALAL GIRDHARBHAI PATEL,	MR MK VAKHARIA	SECOND ADDITONAL SPECIAL LAND ACQUISITION OFFICER,SPECIAL LAND ACQUISITION OFFICER	
18628	FA/2638/2007	24/09/2014	DILIPKUMAR KESHAVLAL PANDYA,	MR KASHYAP R JOSHI	RAYSINGBHAI BHIKHABHAI PAGI,G.S.R.T.C.	DELETED,RULE SERVED
18629	FA/2639/2007	12/11/2016	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHRI DEVRAJBHAI JETHABHAI,SHRI ANILBHAI DEVRAJBHAI,SHILPABEN DEVRAJBHAI,KATHABHAI LAXMANBHAI,MANSURBHAI HASANBHAI KOTIDIYA	RULE SERVED,MR RAXIT J DHOLAKIA
18630	FA/2640/2007	12/11/2016	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SMT. GEETABEN RAMESHBHAI,PARESH RAMESHBHAI,ALPABEN RAMESHBHAI,MINOR SONALBEN RAMESHBHAI THROUGH RESP. NO. 1,MINOR PRAKASH RAMESHBHAI THROUGH RESP. NO. 1,SHRI BACHUBHAI SAMJIBHAI,SMT. JAYABEN BACHUBHAI,KATHABHAI LAXMANBHAI,MANSURBHAI HASANBHAI KOTADIYA	NOTICE SERVED,MR RAXIT J DHOLAKIA
18631	FA/2641/2007	12/11/2016	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHRI JITESHBHAI LALJIBHAI VAGHELA,MINOR AMIT JITESHBHAI THROUGH RESP. NO. 1,KATHABHAI LAXMABHAI,MANSURBHAI HASANBHAI KOTADIYA	NOTICE SERVED,MR RAXIT J DHOLAKIA
18632	FA/2642/2007	12/11/2016	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHRI JETHABHAI GIGABHAI,BHIKHABHAI JETHABHAI,DEVRAJBHAI JETHABHAI,NANJIBHAI JETHABHAI,VITHALBHAI JETHABHAI,HIMATBHAI JETHABHAI,BHARATBHAI JETHABHAI,ILABEN HARILAL,KATHABHAI LAXMANBHAI,MANSURBHAI HASANBHAI KOTADIYA	UNSERVED EXPIRED (N),RULE SERVED
18633	FA/2643/2007	12/11/2016	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHRI NANJIBHAI JETHABHAI,MONIKA NANJIBHAI CHOTALIYA,VIJAY NANJIBHAI,KATHABHAI LAXMANBHAI,MANSURBHAI HASANBHAI KOTADIYA	RULE SERVED
18634	FA/2644/2007	12/11/2016	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHRI JITESHBHAI LALJIBHAI VAGHELA,MINOR AMIT JITESHBHAI THROUGH RESP. NO. 1,KATHABHAI LAXMANBHAI,MANSURBHAI HASANBHAI KOTADIYA	RULE SERVED,MR RAXIT J DHOLAKIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18635	FA/2646/2007	20/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	KOKILABEN WD/O. AMARATBHAI VARSINGBHAI NISARATA,MINOR SEJALBEN AMARATBHAI THROUGH RESP. NO. 1,VARSINGBHAI BIJIYBHAI NISARATA,GALIBEN VARSINGBHAI NISARATA DELETED,DILIPKUMAR JIVABHAI (RATNO) GADHVI - DELETED	DELETED,RULE SERVED
18636	FA/2648/2007	25/04/2019	HELLE DEVENDRA SONI,	MR MEHUL S SHAH	KANJI RAVJI CHHANGA,VALA RUPA CHHANGA,NEW INDIA ASSURANCE CO. LTD,JADVA VISHRAM PATEL,NARESHKUMAR MUKUNDRAI VACHHAR-AJANI,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MR NAGESH C SOOD,MR.ADITYA J PANDYA,KAMAL J UPADHYAYA
18637	FA/2649/2007	10/09/2014	THE NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	GUNVANTIBEN BALAKDAS,ATUL BALAKDAS,RAJESH BALAKDAS,SANAT BALAKDAS,CHANDRAKANT RAMNIKLAL KOTHARI,BABUBHAI MOTIBHAI	RULE SERVED,MS AMRITA AJMERA
18638	FA/2650/2007	30/07/2015	STATE OF GUJARAT,SPECIAL LAQ OFFICER,THE COLLECTOR	GOVERNMENT PLEADER	KALIYABHAI KESHAVBHAI VASAVA,	MR NK MAJMUDAR,MR MTM HAKIM
18639	FA/2651/2007	31/03/2015	VIMADABEN NAVINCHANDRA VARSANI,ANILKUMAR NAVINCHANDRA VARSANI(MINOR THRO.GUARDIAN PET.NO.1),SMITKUMAR NAVINCHANDRA VARSANI(MINOR THRO.GUARDIAN PET.NO.1),KHETSHI KARAMSHI VARSANI,DHANBAI KHETSHI VARSANI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MAMAD ISMAIL KUMBHAR,NAVINCHANDRA DAYALJI CHANDRA,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR VASANTS SHAH
18640	FA/2653/2007	23/02/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	SHAMSHADBANU ABIDUSEN SAIYED,MINOR MOHSIN ABIDHUSEN SAIYED THROUGH RESP. NO.1,MINOR RUKSANABANU ABIDHUSEN SAIYED (THROUGH RESP. NO. 1),MINOR MOIN ABIDHUSEN SAIYED THROUGH RESP. NO. 1,MINOR BABYBEN ABIDHUSEN SAIYEDTHROUGH RESP. NO. 1,ABBASMIYA HUSHAINMIYA SAIYED,JINNATBIBI ABBASMIYA SAIYED,OWNER OF TRUCK NO. GJ-7-U-7689MEHBUBBHAI GULAMRASUL IPAROLIY	RULE SERVED,MR SS SAIYED
18641	FA/2654/2007	13/03/2014	MENABEN WD/O VAJAJI ABHUJI THAKORE,TINABEN VAJAJI THAKORE	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	ATUNKHAN ABDUKHAN MEV (PATHAN),AKBAR & KHURSHID AHMED,NEW INDIA INSURANCE CO. LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI
18642	FA/2655/2007	13/03/2014	JASHVANTJI DHIRAJI THAKORE,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	ATUNKHAN ABDUKHAN MEV (PATHAN),AKBAR & KHURSHID AHMED,NEW INDIA INSURANCE CO. LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18643	FA/2656/2007	13/03/2014	JAYANTIJI DEVAJI THAKORE,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	ATUNKHAN ABDUKHAN MEV (PATHAN),AKBAR & KHURSHID AHMED,NEW INDIA INSURANCE CO. LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18644	FA/2662/2007	16/07/2008	UNITED INDIA INSURANCE CO. LTD,	MS AVANI S MEHTA	GOVINDJI GOVUJI THAKORE,TEJABEN GOVUJI THAKORE,THAKORE KODAJI GEMARJI,THAKORE VAKHATBEN KHODAJI,DASHRATHLAL ISHARBHAI PATEL,UNITED INDIA INSURANCE CO. LTD,KAUSHIK J MEHTA	

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18645	FA/2665/2007	01/09/2015	NEW INDIA ASSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHARTIBEN RAMANLAL PATEL,PRIVARSHIBEN RAMANLAL PATEL MINOR,JASHIBEN MANILAL PATEL,JAGDISHBHAI PATEL,HIRABHAI GOVINDBHAI PATEL,UNITED INDIA INS. CO. LTD,JITENDRA MOHANBHAI DESAI	MR RC JANI,MR RAJNI H MEHTA,MR BS PATEL,MRS RANJAN B PATEL
18646	FA/2670/2007	25/09/2014	JAYANTILAL LALJIBHAI KANANI,	MR VIMAL M PATEL	DILIPSINH HIMATSINH METYA,DALPESH RAMANLAL PATEL,NEW INDIA ASSURANCE CO. LTD,P R PATEL & CO,ORIENTAL ISNSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MR SANDIP C SHAH,MR VASANTS SHAH
18647	FA/2671/2007	12/01/2018	HEIRS AND LEGAL REPRESENTATIVEOF DECD. SHAKIL SAMSUDDIN,HALIMABEN SAMSUDDIN,MUSTAKBHAI SAMSUDDIN,SADANBHAI SAMSUDDIN	MR AMAR D MITHANI	JASUBHA DANABHAI SOLANKI,SHRI AKHUBHA MANUBHA GOHIL OWNER,THE ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
18648	FA/2672/2007	08/05/2009	DAHIBEN KANUBHAI VANKAR,NITINKUMAR KANUBHAI VANKAR MINOR THRO'DAHIBEN K VANKAR	MR BP DALAL	VINUBHAI BECHARBHAI PATEL DRIVER,GSRTC	
18649	FA/2679/2007	12/08/2008	BHADRESHBHAI NATUBHAI PANCHAL,	MRS YOGINI V PARIKH	SAVITABEN CHOTUBHAI GAMIT,MUKUNDBHAI BHAKT	MR.HIREN M MODI,MR VIJAL P DESAI
18650	FA/2681/2007	11/07/2008	NATVARBHAI MOTIBHAI PATNI,RAMILABEN MOTIBHAI PATNI	MR AMIT C NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,DEVRAJ RAJPUT,NEW INDIA ASSURANCE CO. LTD.	,MRS VASAVDATTA BHATT
18651	FA/2682/2007	13/03/2013	MANA LAKHDHIR RABARI,BHACHIBEN MANA RABARI	MS NIYATI K SHAH	BHILA PANJU PATIL (DELETED AS PER COURT'S ORD.DT.13/3/2013),B.S.E.S.LTD.,NEW INDIA ASSURANCE CO LTD.	RULE SERVED,RULE UNSERVED,MR CB KAUSHAL,MR VASANTS SHAH
18652	FA/2683/2007	11/07/2008	NATVARBHAI MOTIBHAI PATNI,RAMILABEN MOTIBHAI PATNI	MR AMIT C NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,DEVRAJ RAJPUT,NEW INDIA ASSURANCE CO. LTD.	,MRS VASAVDATTA BHATT
18653	FA/2684/2007	23/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	SAIDIKBHAI KESHARBHAI SODHA,DHANBEN SADIKBHAI SODHA,JINNATBEN W/O. HAJIBHAI SADIK BHAI SODHA,JOKER HAJIBHAI SODHA (THROUGH RESP. NO. 3),SHAYARA HAJIBHAI SHODHA (THROUGH RESP. NO. 3),NURJHABEN HAJIBHAI SODHA (THROUGH RESP. NO. 3),SAHID HAJIBHAI SODHA (THROUGH RESP. NO. 3),OWNER OF MOTORCYCLE, SALIM ISMILE SODHA	RULE SERVED
18654	FA/2685/2007	03/07/2015	UNITED INDIA INSURANCE CO.LTD.THR' REGIONAL OFFICE,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHAVESHKUMAR DIPAIKUMAR SAKARLAL,SIKANDAR RAHIM SHAIKH (ABATED DURING PENDANCY),ABDULHAQ ABDULKADAR SHAIKH	,NOTICE SERVED,MR KASHYAP R JOSHI
18655	FA/2686/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI BHIKHABHAI,	(MR A J PATEL)
18656	FA/2687/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI NAROTTAM BHAI,	(MR A J PATEL)
18657	FA/2688/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI GOVINDBHAI,BHAGWATBHAI GOVINDBHAI	NOTICE SERVED BY DS
18658	FA/2689/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARABEN BHIKHABHAI,	(MR A J PATEL)
18659	FA/2690/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI JETHABHAI,	(MR A J PATEL)
18660	FA/2691/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI MULJIBHAI,BHAILALBHAI MULJIBHAI	NOTICE SERVED BY DS

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18661	FA/2692/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI SOMABHAI,	NOTICE SERVED BY DS
18662	FA/2693/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI BHAGWANBHAI,	(MR A J PATEL)
18663	FA/2694/2007	15/03/2019	CHIMANLAL CHHAGANLAL PATEL,	MR CHETAN K PANDYA	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL
18664	FA/2697/2007	01/08/2018	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	HEIRS AND L.R. OF DECD. BABUBHAI PUNJABHAI KESHWALA,MONGHIBEN BABUBHAI KESHWALA,RAMABHAI BABUBHAI,LAKHMANBHAI BABUBHAI,RABARI KANABHAI RUDABHAI,BABUBHAI PUNJABHAI PARMAR	,NOTICE SERVED,MR VIREN G DAVE,MR DD CHUDASAMA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
18665	FA/2703/2007	19/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHARMILABEN HUKMICHAND MEWADA,DILAWARKHAN YASINKHAN,GURUMALSINGH MAHENDRASINH	RULE NOT RECD BACK,MR.HIREN M MODI
18666	FA/2704/2007	25/06/2013	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	BHARAT HIRALAL TRIVEDI,KASAM A. CHOWHAN	RULE SERVED,(MR SANDEEP N BHATT)
18667	FA/2705/2007	30/11/2009	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	CHANABHAI MURABHAI AHIR,GELI DARSHAN TRANSPORT	SERVED BY AFFIX. (R),MR ASHISH M DAGLI
18668	FA/2709/2007	29/03/2012	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	KAILASHBEN RANJITSINH CHAUHAN,BHARATSINH RANJITSINH CHAUHAN,RANJANBEN RANJITSINH CHAUHAN,ARUNABEN RANJITSINH CHAUHAN,HIMATSINH SHANAJI CHAUHAN,KANTABEN HIMATSINH CHAUHAN,RAMNIVAS LALSINH YADAV,RAOJIBHAI JALAMBHAI PADHIYAR,ORIENTAL INSURANC CO. LTD	,RULE SERVED,MR PREMAL R JOSHI,MS AVANI S MEHTA,MR HARSHADRAY A DAVE
18669	FA/2710/2007	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MEENABEN RAJNIKANT PATANVADIA,MINOR PRINCE R. PATANVADIA,ISHWRBHAI PRABHATBHAI PATANVADIA,LALITABEN ISHWARBHAI PATANVADIA,AJIT DALPATBHAI VASAVA,AMITKUMAR MAGANLAL MANALA	NOTICE SERVED,MR MTM HAKIM
18670	FA/2715/2007	25/08/2008	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	ABDUL @ ELIAS AHMED LIMBADA,MOHMAD SIDIQMIYA AHMAD VALJIWALA,KALIDAS JIVANBHAI DHODIYA	RULE NOT RECD BACK,RULE SERVED
18671	FA/2720/2007	03/04/2013	MINAKSHI @ MINABEN SURESHBHAI PATEL,HARDIK SURESHBHAI PATEL,SANJIL SURESHBHAI PATEL	MR ASHUTOSH R BHATT	RAMDAS DIWARSINH THAKORE,MANJITSING PURANSING SARDAR,NEW INDIA INSURANCE CO. LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18672	FA/2722/2007	02/04/2012	HEIRS OF DECD.BHANUBHAI H RAJPARA,KANCHANBEN BHANUBHAI,SANGITABEN BHANUBHAI,PANKAJ BHANUBHAI,PARUL BHANUBHAI,KALPESH BHANUBHAI,JINIBEN HIRJIBHAI	MR DIVYESH SEJPAL	KANABHAI K GAJERA,NANUBHAI KANUBHAI RAJPURA,ORIENTAL INSURANCE CO LTD..	DELETED,RULE SERVED, (MR MAULIK J SHELAT)
18673	FA/2724/2007	01/04/2008	GAJENDRAKUMAR JAIN,	MR AR MAJMUDAR,MR NK MAJMUDAR	PESTICIDES INDIA LTD.,KANAIYALAL JERAMBHAI MISTRY,UNITED INDIA INSURANCE CO.LTD.	
18674	FA/2725/2007	18/06/2008	G.S.R.T.C.,	MS AVANI S MEHTA	SHARDABEN WD/O. GANPATBHAI KALABHAI CHENAVA,MINOR SENGHABHAI GANPATBHAI CHENAVA,MINOR VIPULBHAI GANPATBHAI CHENAVA,KALABHAI DHULABHAI CHENVA,ALAKHIBEN KALABHAI CHENAVA,MANUBHAI KACHARABHAI PATEL	,MR AM PAREKH
18675	FA/2726/2007	25/07/2008	AMBALAL J. UPADHYAY,	MR BK DAMANI	UTTAR GUJARAT VIJ CO. LTD.,EXECUTIVE ENGINEER (O & M)	(MR MD PANDYA)

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18676	FA/2727/2007	10/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	SHARDABEN BABULAL SODAGAR,JYOTIBEN BABULAL SODAGAR,BABULAL LAXMANBHAI SODAGAR	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
18677	FA/2728/2007	02/03/2016	NATVARBHAI @ NATUBHAI VALJIBHA,	MR AFTABHUSEN ANSARI	DRIVER [DELETED],MANAGER SHRI, G.S.R.T.C.	DELETED,MRS FALGUNI D PATEL
18678	FA/2729/2007	26/04/2012	RAJESH FINANCE CO.,	MR RC KAKKAD	SOMABHAI SAVABHAI VADI,HANSABEN SOMABHAI VADI,BANUBEN KARIMBHAI AMI	SERVED BY AFFIX. (R),REFUSED SERVED (R) (70)
18679	FA/2732/2007	01/04/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SHANTABEN W/O. RAYCHANDDAS HARJIBHAI THAKKAR,JAYANTIBHAI RAYCHANDDAS THAKKAR,JASVANTBHAI RAYCHANDDAS THAKKAR,JITENDRABHAI RAYCHANDDAS THAKKAR,JAYESHBHAI RAYCHANDDAS THAKKAR	,(MR NIRAL R MEHTA)
18680	FA/2733/2007	25/04/2008	SANGITABEN VASTUPAL SHAH,	MR VIREN G DAVE	LAXMANSINH DEGVIJAYSINJ JODHA,P.SAMPAVAT,UNITED INDIA INSURANCE CO.,GSRTC	
18681	FA/2734/2007	14/07/2017	PRAMODSINH VIKRAMSINH SOLANKI,	MR MA KHARADI	ATULKUMAR JAYANTILAL KANSARA,JAYANTILAL G. KANSARA,ORIENTAL INSURANCE CO.	RULE SERVED,(MR MAULIK J SHELAT)
18682	FA/2735/2007	31/08/2017	INAYATSHAH REHMAN FAKIR,	MR RITURAJ M MEENA	PRABHUDESAI CHANDRASHEKHAR DATRATREY,UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR PALAK H THAKKAR
18683	FA/2741/2007	15/09/2015	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	JIVTABHAI MERA KOLI,RAMESH JIVTA KOLI,MANJI JIVTA KOLI,MINOR RAMILA JIVTA KOLI,MINOR GITABAI JIVTA KOLI,MINOR HANSABAI JIVTA KOLI,SHYAMBHAI PREMJI RABARI,SHAMJI RANMAL SONARA	RULE SERVED,MR.HIREN M MODI
18684	FA/2744/2007	16/02/2016	DIPCHAND PUKHRAJ BAFNA,MADANLAL PUKHRAJ BAFNA,ASHOKKUMAR PUKHRAJ BAFNA	VIRAL K SHAH	STATE BANK OF SAURASHTRA,AUTHORISED OFFICER STATE BANK OF SAURASHTRA	(MR SANDEEP N BHATT)
18685	FA/2747/2007	10/10/2015	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RUPBA WD/O. VANUBHA ANOPSING VAGHELA,ANOPSING JAGATSING VAGHELA,PINTU VANUBHA VAGHELA,MINOR SHAILESH VANUBHA VAGHELA,MINOR BHAGVATI VANUBHA VAGHELA,KARMAVIR JAGRAM TYAGI PANDIT (DELETED),M/S. GUPTA CARRRIERS,JAGSIBHAI KUVRAJI RAJPUT,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,MR PALAK H THAKKAR
18686	FA/2748/2007	10/10/2015	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HATHAJI NAVAJI THAKOR,SANKABEN HATHAJI THAKOR,KARMAVIR JAGRAM TYAGI PANDIT (DELETED),M/S. GUPTA CARRIERS,JAGSIBHAI KUVRAJI RAJPUT,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
18687	FA/2749/2007	10/10/2015	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KAMLABEN WD/O. AMRAJI DHUDAJI THAKOR,AMBABEN DHUDAJI THAKOR,BASUJI AMRAJI THAKOR,RAMESHJI AMRAJI THAKOR,USHABEN AMRAJI THAKOR,BHAVNABEN AMRAJI THAKOR,BAKAJI AMRAJI THAKOR,KARMAVIR JAGRAM TYAGI PANDIT (DELETED),M/S. GUPTA CARRIERS,JAGSIBHAI KUVRAJI RAJPUT,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,MR PALAK H THAKKAR
18688	FA/2750/2007	27/01/2017	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	NANAVATI & NANAVATI	SADGUNABEN KISHORBHAI BRAHMBHATT,	RULE SERVED
18689	FA/2769/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	ALARKHA PUNJABHAI,MARIYA PUNJABHAI,SABIRA PUNJABHAI,FATMA PUNJABHAI,REHMAN PUNJABHAI	(MR HM PRACHCHHAK),MR KL DAVE

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18690	FA/2770/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	LEGAL HEIRS OF ISHMILE CHAND PATHAN,HASAN ISHIMAIL MANSURI,KASHAM ISMILE MANSURI	,MR KL DAVE
18691	FA/2771/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	LEGAL HEIRS OF DECD. DAHYABHAIKERSHANBHAI,DAYEBEN JETHABHAI,NATHUBHAI JETHABHAI,RAIYABHAI JETHABHAI,KERSHANBHAI JETHABHAI,UKABHAI JETHABHAI,RAMESHBHAI JETHABHAI	,(MR HM PRACHCHHAK),MR KL DAVE
18692	FA/2772/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	MAHMADE KAMAL,CHANDKAMAL BY HIS HEIRS AND REPRESENTATIVES,MANUBEN CHAND BHAI,AMINABEN CHANDBHAI W/O. IQBAL KALVANIYA	,(MR HM PRACHCHHAK),MR KL DAVE
18693	FA/2773/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	GANCHI MAHMADE ISHAMILE BAHDERKA,GANCHI HUSAN ISMILE BHADREKA	MR KL DAVE
18694	FA/2774/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	LEGAL HEIRS OF DECD. PATNI HUSHENBHAI SIDIBHAI KOTVALA,SIDIK HUSANE PATNI BY HIS LEGAL HEIRS AND REPRESENTATIVES,HARUN HUSANE PATNI,PATNI HARUBHAI HUSANBHAI KOTVAL (SON),PATNI DADABHAI HUSANBHAI KOTVAL (SON),PATNI RUKSHANABEN HUSANBHAI KOTVAL (DAUGHTER),PATNI MEMUDABEN HUSANBHAI KOTVAL (DAUGHTER),PATNI YASMIN HUSANEBHAI KOTVAL (DAUGHTER)	,(MR HM PRACHCHHAK),MR KL DAVE
18695	FA/2775/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	ISHMILE HUSHEN GANCHI,	MR KL DAVE
18696	FA/2776/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	SULAMAN CHAND BHADARKA,	MR KL DAVE
18697	FA/2777/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	GANCHI DADABHAI NUREBHAI,GANCHI HUSHENBHAI NUREBHAI LEGAL HEIRS AND REPRESENTATIVES,FARIDABEN HUSHEN MOTHIYA,MAYUDIN HUSHEN MOTHIYA,SADDIQUE HUSHEN MOTHIYA,NISHABA HUSHEN MOTHIYA,SEFFULA HUSHEN MOTHIYA,SHIFAN HUSHEN MOTHIYA,GANCHI ADEMBHAI NUREBHAI,BAI HAJUBEN NUREBHAI	,(MR HM PRACHCHHAK),MR KL DAVE
18698	FA/2778/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	ISHABHAI JAMALBHAI LEGAL HEIRS AND REPRESENTATIVES,HAJUBEN ISHABHAI MOTHIYA,SABINABEN ISHABHAI MOTHIYA,ABDULBHAI ISHABHAI MOTHIYA,SHABBIRBHAI ISHABHAI MOTHIYA,HUSSAINBHAI ISHABHAI MOTHIYA,HAVABEN ISHABHAI MOTHIYA	,(MR HM PRACHCHHAK),MR KL DAVE
18699	FA/2779/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	GNACHI SIDIBHAI DAUDEBHAI BHADARKA,LAGEL HEIRS OF DECD. GANCHI MAMADEBHAI NUREBHAI BHADRKA,AMAD MAMAN BHADARKA,KAMAL MAMAN BHADARKA,AMAN MAMAN BHADARKA,USHUF MAMAN BHADARKA	(MR HM PRACHCHHAK),MR KL DAVE
18700	FA/2780/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	LEGAL HEIRSOF GANCHI CHAND JAMAL,DAUDE CHANDBHAI,W/D MINEBAI CHANDBHAI	,(MR HM PRACHCHHAK),MR KL DAVE
18701	FA/2781/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	ISHMIL JAMAL,LEGAL HEIRS OF DECD. CHAND JAMAL,W/O OF HAJUBEN CHAND BHADARKA,RABIYA CHADN BHADARKA,AMINA CHAND BHADARKA,USUF CHAND BHADARKA,FATAMA CHAND BHADARKA,MUSA CHAND BHADARKA,MOHMAD CHANDBHAI BHADARKA,NUREBAI JAMAL,MAHMAD HASAN,AHMADE HUSHANE,SON NURE,ASHA JAMAL	,(MR HM PRACHCHHAK),MR KL DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18702	FA/2782/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	LEGLA HEIRSOF PATNI SUBA KALU,NURMOHMAD SUBA,HUSHEN SUBA HIS LEGAL HEIRS AND REPRESENTATIVES,SABIRABEN HUSSAINBHAI PANJA (WIFE),NAZAMBEN HUSSAINBHAI PANJA (DAUGHTER0,JAVED HUSSAINBHAI PANJA (SON),SHABEER HUSSAINBHAI PANJA (SON),NAZIYA HUSSAINBHAI PANJA(SON)	,(MR HM PRACHCHHAK),MR KL DAVE
18703	FA/2783/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	KOLI DEVA PUNJA LEGAL HEIRS AND REPRESENTATIVES,SOLANKI RUDIBEN DEVABHAI,SOLANKI MANSUKHBHAI DEVABHAI,VIJUBEN DEVABHAI W/O.BAMANIYA JESABHAI,DAHYIBEN DEVABHAI W/O. BAMANIYA SAMATBHAI	(MR HM PRACHCHHAK),MR KL DAVE
18704	FA/2784/2007	29/07/2015	NATIONAL HIGHWAYS AUTHORITY OF INDIA,	MR MAULIK G NANAVATI	MOHMADEJAMAL GADHIYA LEGAL HEIRS AND REPRESENTATIVES,NOORBAI MOHMMAD GADHIYA (WIDOW WIFE),AHAMAD MOHMMAD GADHIYA (SON),IKBAL MOHMMAD GADHIYA (SON),GAFFAR MOHMMAD GADHIYA (SON),MAHAMUDA MOHMMAD GADHIYA (DAUGHTER),RAJIYA MOHMMAD GADHIYA (DAUGHTER)	,MR KL DAVE
18705	FA/2799/2007	12/12/2015	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	USHABEN BIPINCHANDRA SONI,PRAKASH HARIPRASAD PATEL,NAGARPALIKA	RULE SERVED,MR Y S JOSHI,MR NIRAD D BUCH
18706	FA/2801/2007	03/04/2008	HEIRS OF HIRABEN WD/O. GANIBHAI RAMZANBHAI,HUSENABEN WD/O. RASIKBHAI,FARIDABEN RASHIDBHAI,JUBEDABEN RASHIDBHAI,MUMTAJBEN RASHIDBHAI,FIROZBHAI RASHIDBHAI,SIRAJBHAI RASIKBHAI,KUSUMBEN GANIBHAI D/O. HIRABEN,HEIRS OF DECD. GANIBHAI RAMJANBHAI,HUSENABEN WD/O. RASHIDBHAI GANIBHAI,FARIDABEN RASIKBHAI,HEIRS OF DECD. HAMIDBHAI RASIKBHAI,JUBEDABEN RASIKBHAI,MUMTAJBEN RASIKBHAI,MINOR SIRAJBHAI RASIKBHAI,MINOR FIROJBHAI RASIKBHAI,KUSUMBEN GANIBHAI,JUNEDABIBI HAMIDBHAI,JAHEDABANU HAMIDBHAI,AYSHABIBI HAMIDBHAI,SALMABIBI HAMIDBHAI,RAFIKBHAI HAMIDBHAI	MR JIGAR P RAVAL	KIRANKUMAR RANCHHODBHAI,KIRITKUMAR MOHANBHAI THRO' HISMOTHER JIVATBEN MOHANBHAI,PRATIKKUMAR JAWANBHAI THRO' MOTHER JASIBEN JAWANBHAI,PARESHKUMAR RANCHODBHAI,IBRAHIMBHAI RAMZANBHAI,AEHMADBHAI NASIBKHAN	DS AFF.NOT FILED (N),MR DJ BHATT,MR VIKRAM J THAKOR
18707	FA/2802/2007	15/12/2017	G.S.R.T.C.,	MR HARDIK C RAWAL	RAVAL MAHESHBHAI RAVABHAI FATHER OF MINOR KOMALBEN,RAVAL JYOTSNABEN MAHESHBHAI	MR AMIT C NANAVATI
18708	FA/2803/2007	24/04/2008	UNITED INDIA INSURANCE COMPANYLIMITED.,	MR BC DAVE	NATHABHAI KANABHAI KHUMAN,RAMESHKUMAR ANANDRAM MESHWANIA	
18709	FA/2804/2007	24/04/2008	UNITED INDIA INSURANCE COMPANYLIMITED.,	MR BC DAVE	LIMBA DEVJIBHAI BAVALIA,RAMESHKUMAR ANANDRAM MESHWANIA	
18710	FA/2805/2007	15/12/2017	NATIONAL INSURANCE CO. LTD.,	MR VC THOMAS	DAXABEN PRAVINBHAI PATEL,PRAVINBHAI HARMANBHAI PATEL	NOTICE SERVED,MR.HIREN M MODI
18711	FA/2806/2007	01/09/2015	THE NEW INDIA ASSURANCE CO.LTD.,	MR SUNIL B PARIKH	TARMOHAMMAD SULEMAN GAMETI,KAMALBHAI HASAMBHAI,HAJIBHAI HASAMBHAI	RULE SERVED,MR UTPAL M PANCHAL
18712	FA/2807/2007	07/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BABUBHAI KARSHANBHAI BARARIYA (AHIR),DHANUBEN BABUBHAI BARARIYA (AHIR),ANWAR ISMAIL KAKAL,KASAM HUSSAIN KAKAL	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
18713	FA/2808/2007	31/07/2015	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAHPAL KABABHAI (DECD) THR'HEIRS,KABABHAI GOKULBHAI SINGHAV,REKHABEN KABABHAI SINGHAV,MAMAD HASAMBHAI PIRUBHAI SANDHI,JITUBHAI ZAVERIBHAI BARIYA	,NOTICE SERVED,RULE SERVED,(MR ASHISH D OZA)
18714	FA/2809/2007	31/03/2008	NEW INDIA ASSURANCE CO. LTD,	MR SANDIP C SHAH	VIRSINGBHAI VAGHABHAI DAMOR,MANIBEN VIRSINGHBHAI DAMOR,PRAKASHBHAI DALABHAI DAMOR,PARVAT ALIAS PRATPBHAI VAGHABHAI DAMOR	,(MR NIRAL R MEHTA)

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18715	FA/2823/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MAJULABEN MAHIPATSINH - HEIRS OF MAHIPATSINH C. RAJ,	MR YN RAVANI
18716	FA/2824/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	UDESINH VAJESINH RAJ,	MR YN RAVANI
18717	FA/2825/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NARENDRASINH PRATAPSINH - HEIROF DARIYABA PRATAPSINH,	MR YN RAVANI
18718	FA/2826/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DOLATSINH ABHESINH SINCE DECD. THRO' HEIRS,MADHUBEN DOLATSINH,KHUMANSINH DOLATSINH,DILIPSINH DOLATSINH,AJITSINH DOLATSINH,NIRUBEN DOLATSINH,KAILASHBEN DOLATSINH	,MR YN RAVANI
18719	FA/2827/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRAVINSINH ABHESINH,	MR YN RAVANI
18720	FA/2828/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BHUPENDRASINH PRATAPSINH,	MR YN RAVANI
18721	FA/2829/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAJENDRASINH RATINSINH RANA,	MR YN RAVANI
18722	FA/2830/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PAHADSINH NAGJIBAVA RANA,	MR YN RAVANI
18723	FA/2831/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VILASBEN JAYENDRASINH RAJ,	MR YN RAVANI
18724	FA/2832/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BHIKHABHAI CHANDRASANG,	MR YN RAVANI
18725	FA/2833/2007	04/03/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SANJAYSINH RANJEETSINH - HEIR OF RANJITSINH JETHIBAWA,	MR YN RAVANI
18726	FA/2834/2007	08/08/2017	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	ABDULLABHAI NANABHAI BAKSHAWALA,RABIABIBI ABDULLA BAKSHAWALA,SUGRABIBI MOHMAD BAKSHAWALA,FIROZ MOHMAD BAKSHAWALA MINOR,FARJANA MOHMAD BAKSHAWALA MINOR,SAMDARSING MANGILAL CHAUAN,DILIPKUMAR WADHWA,ORIENTAL INSURANCE CO LTD.,SIDDIQU MOHMAD MITHABHAI,MOHMADHANIF A. REHMAN MAKRANI	NOTICE SERVED,SERVED BY AFFIX(N),MR KK NAIR,MR ARPIT A KAPADIA
18727	FA/2844/2007	16/09/2013	AHMEDABAD MUNICIPAL CORPORATI-ON,	MS JIRGA D JHAVERI	INJECTO PLAST INDUSTRIES P.LTD,	MR NISHITH P THAKKAR,MS.DEEPA R SREEKUMAR
18728	FA/2846/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI SUKLABHAI,CHAMPABEN SUKLABHAI,RAVJIBHAI SUKLABHAI,MANGUBEN SUKLABHAI,DAHIBEN SUKLABHAI,HETABEN WD/O. SUKLA NARIVA	RULE SERVED,MR NK MAJMUDAR
18729	FA/2847/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN PARSOTAMDAS PATEL,	RULE SERVED BY DS
18730	FA/2848/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI AMBALAL PATEL,	RULE SERVED BY DS
18731	FA/2849/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTABHAI PRABHUDAS PATEL,	RULE SERVED BY DS
18732	FA/2850/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRUSTEE OF SHRI SWAMINARAYAN TEMPLE MANILAL PRAGJIBHAI PATE,SHRI NATAVARBHAI PRAGJIBHAI PATEL	,RULE SERVED BY DS
18733	FA/2851/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI GOVINDBHAI MACHHI,	RULE SERVED BY DS
18734	FA/2852/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI PARSOTTAMBHAI PATEL,	MR NK MAJMUDAR
18735	FA/2853/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH PRABHATSINH THAKOR,	RULE SERVED BY DS

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18736	FA/2854/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN CHHOTABHAI PATEL,	RULE SERVED BY DS
18737	FA/2855/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHISINH GEMALSINH THAKOR POWER OF ATTORNERY HOLDER OF,	RULE SERVED BY DS
18738	FA/2856/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF GORDHANBHAI DESAIBHAI,ISHVARBHAI GORDHANBHAI PATEL	,RULE SERVED BY DS
18739	FA/2857/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL JESANGBHAI PATEL (SINCE DEC'D THRO'HEIRS & LRS),AMBABEN MANILAL PATEL(WIFE),SHASHIKANTBEN VENUBHAI PATEL (DAUGHTER),HANSABEN BHAYLALBHAI PATEL,PUSHPABEN KANTIBHAI PATEL (DAUGHTER),HASMUKHBHAI KANTIBHAI PATEL (SON),JAYABEN ARVINDBHAI PATEL (DAUGHTER),MADHUBEN DINESHBHAI PATEL (DAUGHTER),SADUBEN CHANDRAKANTBHAI PATEL (DAUGHTER),RAMILABEN MANILAL PATEL (DAUGHTER)	,RULE SERVED BY DS,MR NK MAJMUDAR
18740	FA/2858/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI TRIBHOVANDAS PATEL THR'HEIRS,PUSHPABEN CHIMANBHAI PATEL	,RULE SERVED BY DS
18741	FA/2859/2007	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNIVABHAI MANGALIYABHAI VASAVA THR'HEIRS,SHIVABHAI CHUNIABHAI,LALIBEN CHUNIABHAI,TEJUBEN CHUNIYABHAI,SHARDABEN CHUNIYABHAI,JAYANTIBHA CHUNIYABHAI	,RULE SERVED BY DS
18742	FA/2860/2007	16/06/2014	DEPUTY GENERAL MANAGER OIL & NATURAL GAS CORPORATION,	MARSHALL & ASSOCIATES	PATEL KALIDAS AMATHIADAS DECEASED THROU HIS LEGAL HEIRS,MENAABEN WD.O KALIDAS PATEL,BHIKHABHAI KALIDAS PATEL,BALUBHAI KALIDAS PATEL,DAIBEN KALIDAS PATEL,PALIBEN KALIDAS PATEL,NATHIBEN KALIDAS PATEL,PURIBEN KALIDAS PATEL,BHUPENDRABHAI KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	(MR A J PATEL)
18743	FA/2918/2007	08/12/2011	NEW INDIA ASSURANCE CO. LTD.,	MR SHASHIKANT S GADE	RAM KISHAN PAL,B.D. SHARMA (CONTRACTO),JINDAL SAW LTD.	RULE SERVED,MR PS GOGIA
18744	FA/2919/2007	09/09/2016	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	ABDULBHAI ABHESING VAGHELA,CHANDABEN ABDULBHAI VAGHELA,BHARAT CHANDRASINH RATHOD	NOTICE SERVED,RULE SERVED,MR MTM HAKIM
18745	FA/2920/2007	09/09/2016	UNITED INDIA INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	HARISINGH RAISANGH RATHOD,JINTUBEN HARISINGH RATHOD.,BHARAT CHANDRASINH RATHOD	NOTICE SERVED,MR MTM HAKIM
18746	FA/2921/2007	03/05/2019	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD,	MS LILU K BHAYA	PATEL ILABEN WD/O MUKESHKUMAR DALSUKHBHAI,MINOR RIYABEN MUKESHKUMAR PATEL,PATEL DALSUKHBHAI GOVINDBHAI,PATEL CHANDRIKABEN DALSUKHBHAI,SURENDRASINH PATHUJI RAJPUT	NOTICE SERVED,MR MAYUR RAJGURU
18747	FA/2922/2007	31/03/2015	ORIENTAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KAPILABEN RAMESHBHAI,SUNILKUMAR RAMESHBHAI PATEL,ARTIBEN RAMESHBHAI PATEL,ASHISHKUMAR RAMESHBHAI PATEL,LASHVARBHAI CHATURDAS PATEL,NAYAK RAJUHAI JAYSHANKAR,PATEL PANKAJ JAYANTILAL	RULE SERVED,MR MEHUL SHARAD SHAH
18748	FA/2928/2007	05/05/2009	ORIENTAL INSURANCE CO. LTD.,	MS MEGHA JANI	GUNWANTBA MULARAJSINH JADEJA,MINOR MAHAVIRSINH MULRAJSINH JADEJA,MINOR DHARMISHTHABEN MULRAJSINH JADEJA,MINOR MANDIPSINH MULRAJSINH JADEJA,KANUBHAI SHIVUBHAI JADEJA,RAJKUNWARBA KANUBHA JADEJA,NARENDRASINH BAPALAL JADEJA,BAPALAL JADEJA	NOTICE SERVED,MR PREMAL S RACHH

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18749	FA/2932/2007	15/09/2015	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	PANCHAM DAHYA DANGAR,SABHIBAI PACHAN,PUNIBEN RANCHHOD PACHAN,MINOR BHANABHAI RANCHHOD DANGAR,MINOR HIMABEN RANCHHOD PACHAN,SHANTABEN RANCHHOD DANGAR,RAHUL RANCHHOD DANGAR,RAHIM UMAR GHORI,RASUL UMAR GHORI	NOTICE SERVED,RULE SERVED,MR.D K.PUJ
18750	FA/2933/2007	25/04/2017	NATIOANL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	CHANDADEVI SWAMI W/O DECEASED PRABHAT SWAMI,SONIBEN SWAMI MOTHER OF DECESED, DELETED,MINOR HARSH S/O PRABHAT SWAMI,GUARDIAN NO1,MINOR MUNNIBEN D/O PRABHAT SWAMI,GUARDIAN NO1,DHANJIBHAI N. KHIMSURIYA,UNITED INDIA INS. CO.LTD.,MAHAMAD SAKIL MAHMAD ANVAR,IQBAL GAFFARBHAI MEMON	DS AFF.NOT FILED (N),DELETED,RULE NOT RECD BACK,(MR KISHOR M PAUL),MR ADIL R MIRZA,MR.HIREN M MODI
18751	FA/2935/2007	12/12/2015	NEW INDIA INSURANCE CO. LTD.,	MR SUNIL B PARIKH	SURESHBHAI ISHWARBHAI RAVAL,KOKILABEN SURESHBHAI RAVAL,NANJIBHAI SUKABHAI NINAMA DRIVER,HINDUSTAN PETROLEUM CORPO.LTD.OWNER OF TANKER	(MR GN SHAH),MS MINOO A SHAH,(MR JAVED D SINDHI),MR VILAV K BHATIA
18752	FA/2937/2007	16/07/2013	LEGAL HEIRS OF DECD. NANDABEN BHIKHABHAI BARAIYA,BHIKABHAI SOMABHAI BARAIYA,VIJUBEN BHIKABHAI BARAIYA,SONALBEN BHIKABHAI BARAIYA,NARESHBHAI BHIKABHAI BARAIYA,MINOR RANJIT BHIKABHAI BARAIYA	(MR PARESH M DARJI),	SHIVAJI KHANDUBHAI PATIL,JIGNESH RAMESHBHAI GOR,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
18753	FA/2939/2007	28/02/2008	SOMABHAI RATNABHAI BHIL (MAJIRANA),	(MR ANAND L SHARMA)	ASHOK MAGANBHAI JOSHI,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
18754	FA/2940/2007	27/03/2008	E.S.I.C.,	MR SACHIN D VASAVADA	CHAMEX INDUSTRIES,	MR DIPAK R DAVE
18755	FA/2941/2007	25/07/2008	REGIONAL DIRECTOR,	MR HEMANT S SHAH	SHRI ANANG A. LALBHAI MANAGING DIRECTOR,SHRI AJAY CHIMANBHAI CHAIRMAN,SHRI J.N. DESAI FACTORY MANAGER	MR KM PATEL
18756	FA/2942/2007	30/04/2008	REVABHAI DUDHABHAI MAKWANA,MICHAEL THOMAS MECWAN,MARTHA JOHN PARMAR	(MR LM CHHABLANI)	JOHN DUDHABHAI MECWAN,MONEKA DAVID MECWAN,SIEMON DUDHABHAI MECWAN,REGINS PETER MECWAN	MS NALINI S LODHA
18757	FA/2955/2007	30/08/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	PATEL ATMARAM MAGANDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
18758	FA/2956/2007	30/08/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	THAKOR TEJAJI CHELAJI THR'HEIRS,THAKOR TEJIBEN TEJAJI,THAKOR KUNVARBEN TEJAJI,THAKOR GOMTIBEN TEJAJI,THAKOR RAMAJI TEJAJI,SPECIAL LAQ OFFICER	,GOVERNMENT PLEADER,RULE SERVED
18759	FA/2957/2007	30/08/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	THAKOR BHAGATSANG HIRAJI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
18760	FA/2958/2007	30/08/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	PATEL AMBALAL KESHAVLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
18761	FA/2959/2007	30/08/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	PATEL MANIBHAI NATHUDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
18762	FA/2960/2007	30/08/2011	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	PATEL GANDALAL MAGANLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
18763	FA/2962/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IMRAN HAZI VALI,	NOTICE SERVED
18764	FA/2963/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS ASMAL MOHAMMAD,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18765	FA/2964/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ADAM BHAIJI,	NOTICE SERVED
18766	FA/2965/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAKESHKUMAR VASANTLAL,	NOTICE SERVED
18767	FA/2966/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAQQUBBHAI ADAM MOHAMMAD,	NOTICE SERVED
18768	FA/2967/2007	24/12/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF DECD. AHMED ASMAL MUSE,USMAN AHMMAD	,NOTICE SERVED
18769	FA/2968/2007	31/03/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	URMILABEN WD/O KIRTIBHAI GIRDHARBHAI WAGHELA,MAYUR KIRTIBHAI WAGHELA,REVABEN GIRDHARBHAI WAGHELA,DAHYABHAI HIRABHAI THAKORE	
18770	FA/2969/2007	16/07/2008	ROTARY EYE INSTITUTE,DR.T.D.RANA (DIED),MAGANBHAI P PATEL (DIED),DORAB TAMBOLI (DIED),VINODBHAI N DESAI,SHARADBHAI M SHAH	(MR SUNIL C PATEL)	CHIEF OFFICER,NAVSARI NAGAR PALIKA,	(MR DHIRENDRA MEHTA)
18771	FA/2970/2007	25/07/2014	VIJAY TIMBER INDUSTRIES,	(MR UTKARSH B JANI)	SHIPRA OCEAN TRADE PVT. LTD.,	RULE SERVED,MR ANAND B GOGIA,MS KAJAL L KALWANI
18772	FA/2971/2007	25/07/2014	VIJAY TIMBER INDUSTRIES,	(MR UTKARSH B JANI)	GUPATA GLOBAL EXIM PVT. LTD.,	RULE SERVED,MR RB GOGIA,MS KAJAL L KALWANI
18773	FA/2975/2007	04/07/2012	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	MALABHAI GOVINDBHAI SINCE DECDTHROU HIS HEIRS AND L.RS.,BHAVANBHAI MALABHAI,SON.,PRATAPBHAI MALABHAI,SON,JANAKBEN MALABHAI,DAUGHTER,MUKTABEN MALABHAI,DAUGHTER,GAURIBEN MALABHAI,DAUGHTER,LABHUBEN MALABHAI,DAUGHTER,MAYABEN MALABHAI,DAUGHTER,EXECUTIVE ENGINEER	,MR NITIN M AMIN
18774	FA/2976/2007	04/07/2012	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	KOLI PATEL TAKHATBEN RAMJIBHAISINCE DECD.THRU HIS HEIR,PRABHUBHAI RAMJIBHAI,SON.,EXECUTIVE ENGINEER	,MR NITIN M AMIN
18775	FA/2977/2007	04/07/2012	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	PAVRA MALABHAI GOVINDBHAI SINCE DECD THRU HIS HIS HEIRS,BHAVANBHAI MALABHAI,SON,PRATAPBHAI MALABHAI,SON,JANAKBEN MALABHAI,DAUGHTER,MUKTABEN MALABHAI,DAUGHTER,GAURIBEN MALABHAI,DAUGHTER,LABHUBEN MALABHAI,DAUGHTER,MAYABEN MALABHAI,DAUGHTER,EXECUTIVE ENGINEER	,MR NITIN M AMIN
18776	FA/2978/2007	14/03/2015	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	CHIMANBHAI FULABHAI,SINCE DECD.THRU HIS HEIRS AND L.RS.,	
18777	FA/2979/2007	14/03/2015	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	KANTIBHAI FULABHAI PATEL,	
18778	FA/2980/2007	14/03/2015	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	PARSOTTAMBHAI KABHAIBHAI PATEL,	
18779	FA/2981/2007	12/12/2015	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	CHIMANBHAI MATHURBHAI,	
18780	FA/2982/2007	14/03/2015	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	DAHVABHAI AMBALAL,	
18781	FA/2983/2007	21/03/2017	G.S.R.T.C.,	MR HARDIK C RAWAL	KANABHAI SIDIBHAI ODEDARA,RUDIBEN KANABHAI ODEDRA,KESHAVBHAI RAMBHAI PARMAR,PRAHLADBHAI MURUBHAI VADHER,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MS MEGHA JANI,MR SAURABH G AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18782	FA/2985/2007	14/03/2019	BALUBHAI SAMJIBHAI BILWAL,	(MR SK BUKHARI)	RAMANBHAI SHANKARBHAI HATHILA,GOVINDBHAI SOMABHAI BILWAL,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MS MEGHA JANI,MS LILU K BHAYA
18783	FA/2986/2007	14/07/2017	ABDULLA ABDULMAJID BANDI @NATI,SUGRABIBI ABDULLA BANDI @ NATI	MR ARPIT A KAPADIA	ASIF AHMED BHAIJAMAL @ HOLA,MEMUNABIBI @ MEHMEESNA MOHMAD YUSUF DAVLA,THE ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR KK NAIR
18784	FA/2987/2007	02/04/2014	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRUSTEE OF BHARUCH PANJARAPOLESURESHBHAI I. SHAH & 5 OTHERS.,	MS MINOO A SHAH,MS SONALI R DESAI
18785	FA/2988/2007	02/04/2014	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA SULEMAN MAHMMAD'S HEIRS: HUREEBEN MUSA SULEMAN & 5 ORS.,	NOTICE SERVED
18786	FA/2991/2007	09/07/2018	ORIENTAL INSURANCE CO. LTD.,	MR MITESH L RANGRAS	HANSABEN SHAMALBHAI PATEL,ASHOKBHAI JASHBHAI PATEL,SURESHIBHAI CHHOTABHAI PATEL	RULE SERVED,MR SHAKEEL A QURESHI
18787	FA/2992/2007	09/07/2018	ORIENTAL INSURANCE CO. LTD.,	MR MITESH L RANGRAS	PATEL KAMLESHBHAI MAGANBHAI,ASHOKBHAI JASHBHAI PATEL,SURESHIBHAI CHHOTABHAI PATEL	RULE SERVED,MR SHAKEEL A QURESHI
18788	FA/2993/2007	09/07/2018	ORIENTAL INSURANCE CO. LTD.,	MR MITESH L RANGRAS	PATEL CHANDRAKANTBHAI KANTIBHAI,ASHOKBHAI JASHBHAI PATEL,SURESHIBHAI CHHOTABHAI PATEL	RULE SERVED,MR SHAKEEL A QURESHI
18789	FA/2995/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NENIBEN WD OF AMBARAM GAFURBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
18790	FA/2996/2007	02/09/2008	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUSALBHAI SHANKARBHAI,	UNSERVED EXPIRED (R)
18791	FA/2997/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUNVAR HARIJAN KHETI MANDAL,	MR YATIN SONI,MR HITESH B PATEL
18792	FA/2998/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI VANABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
18793	FA/2999/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAVJIBHAI BHAVCHANDDAS,	RULE UNSERVED
18794	FA/3000/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NENIBEN AMBARAM GAFURBHAI,	RULE UNSERVED
18795	FA/3001/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJMALBHAI SHANKARBHAI,SINCE DED.THRU HIS HEIRS & L.RS.,SANGHUBEN AJMALBHAI-WIFE,VIJUBEN AJMALBHAI-DAUGHTER,MANJIBHAI AJMALBHAI-SON,RAMJIBHAI AJMALBHAI-SON,HARJIBHAI AJMALBHAI-SON,KANTIBHAI AJMALBHAI-SON	,UNSERVED EXPIRED (R)
18796	FA/3002/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHEMABHAI PASABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
18797	FA/3003/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAZARKHAN JUMMABHAI,	MR YATIN SONI,MR HITESH B PATEL
18798	FA/3004/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAKUMAR PRABHUDAS,	RULE UNSERVED
18799	FA/3005/2007	12/02/2009	ADDL. SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GULAM MOUDDIN,SALIMUDDIN G. INAMDAR	,MR YATIN SONI,MR HITESH B PATEL
18800	FA/3007/2007	09/04/2019	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	KIRANBHAI R BHAVSAR,	RULE SERVED BY DS

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18801	FA/3008/2007	21/10/2008	AHMEDABAD MUNICIPAL CORP.,	MR MG NAGARKAR	HEALTH AND ENVIRONMENT,	RULE SERVED BY DS
18802	FA/3009/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	SAVITABEN,THRO'GUARDIAN KANTIBHAI SOMABHAI PANDORE,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT)
18803	FA/3010/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	DOLJIBHAI,THRO'GUARDIAN KANTIBHAI SOMABHAI PANDORE,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT)
18804	FA/3011/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	RAMESHBHAI KHATRAJI PANDORE,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT),MR HARSHAD K PATEL
18805	FA/3012/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	BHUPENDRAKUMAR PUJAJI PANDORE,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MS MEGHA JANI,MR HARSHAD K PATEL
18806	FA/3013/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE CHANDRAKANT NANJIBHAI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MS MEGHA JANI,MR HARSHAD K PATEL
18807	FA/3014/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE BABUBHAI LALJIBHAI @ VALJIBHAI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MS MEGHA JANI,MR HARSHAD K PATEL
18808	FA/3015/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	SOLANKI ARIFABEN CHANDUBHAI VARSAT,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MS MEGHA JANI,MR HARSHAD K PATEL
18809	FA/3016/2007	12/09/2008	GSRTC,	MR MITUL K SHELAT	PANDORE NAYANABEN WD/O GOVINDBHAI NANJIBHAI,MAMTABEN [MINOR],MEHULKUMAR [MINOR],PANDORE NANJIBHAI DHOLIJI,PANDORE VILUBEN,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE COMPANY,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE COMPANY	RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT)
18810	FA/3017/2007	12/09/2008	GSRTC,	MR MITUL K SHELAT	PANDORE DITLIBEN,PANDORE JAYANTIBHAI VAJAJI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE COMAPANY,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE COMPANY	RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH
18811	FA/3018/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE AMRAJI PUJAJI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT),MR HARSHAD K PATEL

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18812	FA/3019/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE KANTIBHAI SOMABHAI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT),MR HARSHAD K PATEL
18813	FA/3020/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE SHANTILAL KHATRAJI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,MR HARSHAD K PATEL
18814	FA/3021/2007	12/09/2008	GSRTC,	MR MITUL K SHELAT	PANDORE LAXMIBEN WD/O RAMANBHAI KANJIBHAI PANDORE,SHILPABEN D/O RAMANBHAI KANJIBHAI PANDORE,RAJESHKUMAR S/O. RAMANBHAI KANJIBHAI PANDORE,PANDORE KANJIBHAI GHUNAJI,PANDORE KAVIBEN,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO.,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE COMPANY	RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH,MR HARSHAD K PATEL
18815	FA/3022/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE KANTIBHAI JIVAJI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,MR HARSHAD K PATEL
18816	FA/3023/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	VARSAT CHANDUBHAI KAMJIBHAI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,MR HARSHAD K PATEL
18817	FA/3024/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE KAMLESHBHAI VALJIBHAI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	RULE NOT RECD BACK,MR MEHUL SHARAD SHAH
18818	FA/3025/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE DINESHKUMAR KANJIBHAI,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,MR HARSHAD K PATEL
18819	FA/3026/2007	15/04/2008	GSRTC,	MR MITUL K SHELAT	PANDORE GEETABEN,VANKAR PUJABHAI MUNABHAI,PANDORE VISRAMBHAI SOMABHAI,DAMORE JIVABHAI RAMJIBHAI,NATIONAL INSURANCE CO,JOSIARA AMIRBHAI JALJIBHAI,ORIENTAL INSURANCE CO.	,MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT)
18820	FA/3027/2007	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	THAKOR BABUJI DHARMIRJI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
18821	FA/3028/2007	04/08/2008	GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMANBHAI TRIKAMDAS,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
18822	FA/3029/2007	15/12/2017	ORIENTAL INSURANCE CO. LTD.,	MR RITURAJ M MEENA	CHAUDHARI KANTABEN HIMMATBHAI,CHAUDHARI JAGRUTIBEN HIMMATBHAI,CHAUDHARI YOGESHKUMAR HIMMATBHAI,CHAUDHARI KAILASHBEN HIMMATBHAI,CHAUDHARI RAMSINGBHAI SAVJIBHAI(SINCE DEC'D THRO',SURAJBEN RAMSANGBHAI CHAUDHARY,BABUBHAI RAMSANGBHAI CHAUDHARY,DEVJIBHAI RAMSANGBHAI CHAUDHARY,PRAKASHKUMAR RAYSANGBHAI CHAUDHARI,CHAUDHARI KANTABEN HIMMATBHAI	,RULE SERVED,MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH

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18823	FA/3030/2007	19/04/2012	UNITED INDIA INSURANCE CO.LTD,	MR RAJNI H MEHTA	BHAIJIBHAI CHAGANBHAI VASAVA,AMRUTBEN BHIJIBHAI VASAVA,MINOR SURAJBEN BHAIJIBHAI VASAVA,MINOR GITABEN BHAIJIBHAI VASAVA,WIDOW JASHUBEN ALIAS JADIBEN GANPATBHAI VASAVA,MINOR SURESH GANPATBHAI VASAVA,MINOR REKHABEN GANPATBHAI VASAVA,LAGHUBHAI SARAGHBHAI VASAVA DEL.CT.ORD.DT.30/03/2012,ISMAIL IBRAHIM HATIYA	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR MTM HAKIM,MR SP MAJMUDAR
18824	FA/3032/2007	23/02/2012	ORIENTAL INSURANCE CO.LTD.,	MR RITURAJ M MEENA	MUKESHBHAI AMRUTLAL AMIN,BHAGABHAI MAGANDAS PATEL,JYOTINDRA AMRUTLAL AMIN	RULE SERVED,MR AMIT N PATEL
18825	FA/3040/2007	15/07/2009	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	KUMARAN GOPALAN,SRASWATI KUMARAN GOPALAN,HARBINDARSING T BANDA DELETED AS PER COURT ORDER	DELETED,RULE SERVED,MR.HIREN M MODI
18826	FA/3042/2007	19/03/2014	INDIAN OIL CORPORATION LTD.,	MR MANISH R BHATT	BUDHABHAI DHARAMSHIBHAI,PRANT OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
18827	FA/3043/2007	19/03/2014	INDIAN OIL CORPORATION LTD.,	MR MANISH R BHATT	AVNIDRA RAMANLAL PATEL CHAIRMAN OF VIRAMGAM KHODA DHOR PANJ-,PRANT OFFICER	GOVERNMENT PLEADER,RULE SERVED
18828	FA/3044/2007	19/03/2014	INDIAN OIL CORPORATION LTD.,	MR MANISH R BHATT	JAYANTILAL BACHUBHAI,PRANT OFFICER	GOVERNMENT PLEADER,RULE SERVED
18829	FA/3045/2007	19/03/2014	INDIAN OIL CORPORATION LTD.,	MR MANISH R BHATT	HEIRS OF DECD. BABUBHAI HAJIBHAI GHANCHI,AMINBEN ISMILBHAI,JALUBEN NOORMOHAMMD,AHEMADBHAI NOORMOHAMMAD,RASIDABEN NOORMOHAMMAD,MEHBOOBBHAI NOORMOHAMMAD,IQBALBHAI NOORMOHAMMAD,SAHENAZBEN NOORMOHAMMAD,ANISHBHAI NOORMOHAMMAD,PRANT OFFICER	,RULE NOT RECD BACK,RULE SERVED
18830	FA/3046/2007	19/03/2014	INDIAN OIL CORPORATION LTD.,	MR MANISH R BHATT	GIDHABHAI KESHABHAI,PRANT OFFICER	GOVERNMENT PLEADER,RULE SERVED
18831	FA/3047/2007	19/03/2014	INDIAN OIL CORPORATION LTD.,	MR MANISH R BHATT	BABUBHAI DHARAMSHIBHAI,PRANT OFFICER	GOVERNMENT PLEADER,RULE SERVED
18832	FA/3050/2007	23/08/2011	AMARSINGH HATHISINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18833	FA/3051/2007	23/08/2011	MANHARSINH PRATHAMSING,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18834	FA/3052/2007	23/08/2011	JESANGBHAI JIVANBHAI,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18835	FA/3053/2007	23/08/2011	BHUPATSINH NARPATSINH NARPAT SINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18836	FA/3054/2007	23/08/2011	BHAGWANSINH AMIRSINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18837	FA/3055/2007	23/08/2011	THAKORBHAI BECHARBHAI,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18838	FA/3056/2007	23/08/2011	PRABHUBEN DHULABHAI,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18839	FA/3057/2007	23/08/2011	PARMAR AJITSINH BHAGWANSINH,SUSHILABEN GHANSHAYAMBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18840	FA/3058/2007	23/08/2011	NARPATSING JESANGBHAI,HEMANTSINH NARPATSINH,DARIYABEN JESANGBHAI,DEVBEN JESANGBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18841	FA/3059/2007	23/08/2011	BHIMSINH NARPATSINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18842	FA/3060/2007	23/08/2011	GYANBA FATESINH GUARDIAN OF MINOR KANAKSINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18843	FA/3061/2007	23/08/2011	RATANSANG HATHISANG,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18844	FA/3062/2007	23/08/2011	PARMAR HARISINH CHANDRASINH,PARMAR JASHWANTSINH CHANDRA SINH	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18845	FA/3063/2007	23/08/2011	MOHANSINH NARAPATSINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18846	FA/3064/2007	23/08/2011	JESANGBHAI ISHWARBHAI,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18847	FA/3065/2007	23/08/2011	BHARATSINH GULABSINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18848	FA/3066/2007	23/08/2011	VIJAYSINH HATHSINH,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18849	FA/3067/2007	23/08/2011	BAJUBEN SHANKARBHAI,	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
18850	FA/3068/2007	23/08/2011	THAKORBHAI JESANGBHAI,DIWALIBEN JESANGBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	RULE SERVED
18851	FA/3069/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATSINH DIPSINH,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18852	FA/3070/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. SAMANTBHAI JINABHAI,KASHIBEN SAMANTBHAI,MANGARBHAI SAMANTBHAI,BALUBEN SAMANTBHAI,AMBABEN FATESINH SAMANTBHAI,MAHIPATSINH FATESINH SAMANTBHAI,VIDHYABEN FATESINH SAMANTSINH	,RULE SERVED BY DS
18853	FA/3071/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSING DHURABHAI,	RULE SERVED BY DS
18854	FA/3072/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSINH RAMSINH,	RULE SERVED BY DS

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18855	FA/3073/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. FATESINH BAVAJI,BASIBEN FATESINH,GOVINDSINH FATESINH,NANDUBEN FATESINH,JIKBEN FATESINH,RATANBEN FATESINH,PRATAPSING FATESINH,KANUBHAI FATESINH,MANUBHAI FATESINH,VASANTBEN FATESINH,VIJUBEN FATESINH	,RULE SERVED BY DS
18856	FA/3074/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JTHUBHAI RAMSING,NIRVATSING JETHUBHAI	,RULE SERVED BY DS
18857	FA/3075/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. KARUBHAI BHIMSING,MAHIPATSING KARUBHAI	,RULE SERVED BY DS
18858	FA/3076/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHIKHABHAI VAJABHAI],MANUBHAI BHIKHABHAI	,RULE SERVED BY DS
18859	FA/3077/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH HIMATSINH,	RULE SERVED BY DS
18860	FA/3078/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHIMABHAI JIBHABHAI,JIBHABEN PRATAPSING GUARDIAN OF MINOR JAYESH	,RULE SERVED BY DS
18861	FA/3079/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. FATESING MANORBHAI,RAMSING FATESING GOHEL	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18862	FA/3080/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMANTBHAI DHURABHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18863	FA/3081/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BAKORBHAI KARABHAI,SURAJBEN BAKORBHAI,KAMRABEN BAKORBHAI,JADABEN BAKORBHAI,DARIYABEN BAKORBHAI,BASIBEN BAKORBHAI,JIBABEN BAKORBHAI,GANPATBHAI BAKORBHAI,SOMABHAI BAKORBHAI	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18864	FA/3082/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSANG DAJIBHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18865	FA/3083/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHAILALBHAI SHIVABHAI,NATUBHAI SHIVABHAI	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18866	FA/3084/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DESAIBHAI BHALABHAI,CHATURBHAI DESAIBHAI	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18867	FA/3085/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHIKHABHAI MARGHABHAI,KHODABHAI BHIKHABHAI	
18868	FA/3086/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG SOMABHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18869	FA/3087/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BABUBHAI DHURABHAI,CHANDABEN BABUBHAI,MANGARBHAI BABUBHAI,CHANCHARBEN BABUBHAI,JILUBHAI BABUBHAI	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL

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18870	FA/3088/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. KHODABHAI NATHABHAI,MAFATBHAI KHODABHAI,ISHWARBHAI KHODABHAI,CHHATRASINH KHODABHAI,RAMABHAI GEMANBHAI,DHABIBEN KHODABHAI,CHANDUBHAI GEMANBHAI	,RULE SERVED BY DS
18871	FA/3089/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. UDESING DALPATBHAI,SHANTABEN UDESING,SURAJBEN UDESING,KESHRISINH UDESING,MANGUBEN UDESING,CHHATRASINH UDESING	,RULE SERVED BY DS
18872	FA/3090/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SAVABHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18873	FA/3091/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MANGARBHAI BHAIJIBHAI,PUJABHAI MANGARBHAI,SURAJBEN MANGARBHAI,DHURIBEN MANGARBHAI,MINABEN RAMABHAI,CHAMPABEN RAMABHAI	,RULE SERVED BY DS,UNSERVED EXPIRED (R)
18874	FA/3092/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DALPATBHAI SABAIBHAI,GABADBHAI DALPATBHAI,SHANTABEN UDESING,KESHRISINH UDESING,CHHATRASINH UDESING,NANDABEN GORDHANBHAI,PUJIBEN GORDHANBHAI,KAMRABEN GORDHANBHAI	,RULE SERVED BY DS
18875	FA/3093/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GADBADBHAI DALPATBHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18876	FA/3094/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BAJABHAI,JIVABHAI BAJABHAI	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18877	FA/3095/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI SOMABHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18878	FA/3096/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. ASHABHAI RANCHHODBHAI,DAHYABHAI ASHABHAI	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18879	FA/3097/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIRBHAI MOTIBHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18880	FA/3098/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANG KHODABHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18881	FA/3099/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BABUBHAI VAJABHAI,CHANCHARBEN BABUBHAI,SITABEN BABUBHAI,RAVJIBHAI BABUBHAI,MINOR MANGUBEN (THROUGH CHANCHARBEN BABUBHAI)	,MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18882	FA/3100/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG BECHARBHAI,	RULE SERVED BY DS

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18883	FA/3101/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHIMSING HIMMATSING,PRATAPSING BHIMSING,KAMRABEN CHANDUBHAI BHIMSING,LILABEN CHANDUBHAI,PRAVINBHAI CHANDUBHAI,KAILASBEN CHANDUBHAI,MINAXIBEN CHANDUBHAI,GITABEN CHANDUBHAI,ARVINDBHAI CHANDUBHAI	,RULE SERVED BY DS
18884	FA/3102/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MAFATBHAI MOHANBHAI,SAMUBEN MAFATBHAI,BHAILALBHAI MAFATBHAI,RAMESHBHAI MAFATBHAI,BALUBEN MAFATBHAI,REKHABEN MAFATBHAI,MANUBHAI MAFATBHAI	,DS AFF.NOT FILED (R)
18885	FA/3103/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHAT SOMABHAI A POWER OF ATTORNEY HOLDER OF PUNJA BHAGW,	RULE SERVED BY DS
18886	FA/3104/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DALPATSINH DHURABHAI,HIRABEN TAKHATSINH,SHANTABEN TAKHATSINH,RANJITSINH TAKHATSINH,ARVINDBHAI TAKHATSINH,KAILASBEN TAKHATSINH	,RULE SERVED BY DS
18887	FA/3105/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARABHAI MAHIJIBHAI,	RULE SERVED BY DS
18888	FA/3106/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI DESAIBHAI,	MR MAHESHB BARIYA,MR RAVINDRA P PATEL
18889	FA/3107/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHUPATSINH AMARSINH,PRAVINSING BHUPATSING	,RULE SERVED BY DS
18890	FA/3108/2007	29/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MAHIJIBHAI ODHAVBHAI,LILABEN MAHIJIBHAI,VASUDEV MAHIJIBHAI,ANANDBEN MAHIJIBHAI,MINABEN MAHIJIBHAI,JANAKBEN MAHIJIBHAI,BERAJBEN'S GUARDIAN LILABEN	,RULE SERVED BY DS
18891	FA/3109/2007	22/08/2014	NEW INDIA ASSURANCE CO. LTD.,	MR SHASHIKANT S GADE	PATEL GEETABEN WD/O. ASHOKKUMAR BHIKHABHAI,MINOR MITUBEN ASHOKKUMAR PATEL,PATEL ANUBEN W/O. BHIKHABHAI PATHUBHAI,PATEL JAGUBHAI @ JAGJIVANDAS BHIKHABHAI	NOTICE SERVED,MR ASHISH M DAGLI
18892	FA/3115/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRASINH DIPSINH,	MR YN RAVANI
18893	FA/3116/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANG JESANGBHAI SINDHA,	NOTICE SERVED
18894	FA/3117/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITSINH KEBHAIBAVA,	NOTICE SERVED
18895	FA/3118/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARMENDRASINH U. SINDHA,	NOTICE SERVED
18896	FA/3119/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJESINH JESANGBHAI SINDHA,	NOTICE SERVED
18897	FA/3120/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI CHANDRASANG,	NOTICE SERVED
18898	FA/3121/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANDHIRSINH BALVANTSINH RAJ,	NOTICE SERVED
18899	FA/3122/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIPATSINH SINCE DECD. THRO' MANJULABEN MAHIPATSINH,	NOTICE SERVED
18900	FA/3123/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI KESHAVBHAI PARMAR,	NOTICE SERVED
18901	FA/3124/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR RAMESHBHAI DULABHAI,	NOTICE SERVED
18902	FA/3125/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI DAHYABHAI PARMAR,	NOTICE SERVED

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18903	FA/3126/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIPATSINH DIPSINH,	NOTICE SERVED
18904	FA/3127/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH CHANDRASINH RAJ,	NOTICE SERVED
18905	FA/3128/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAULATSANG ABHESANG,	NOTICE SERVED
18906	FA/3129/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMPAKLAL MAGANALAL,	NOTICE SERVED
18907	FA/3130/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITSINH CHHITABAWA RANA,	NOTICE SERVED
18908	FA/3131/2007	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARMENDRASINH CHANDRASINH RAJ,	NOTICE SERVED
18909	FA/3132/2007	30/01/2018	KAMALKESHWAR RAMAKANT PANDEY,	MR SANDIP C SHAH	SUKHDEVRAJ KHERATILAL SHARMA,BHALCHANDRA J PATEL,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR KK NAIR
18910	FA/3133/2007	10/08/2017	GUJARAT STATE ROAD TRANSPORT CORPROATION - THR' ITS,	MRS VASAVDATTA BHATT	SANGITABEN DHIRAJBHAI PATEL WD/O.DECD.DHIRAJBHAI PATEL,ANKIT DHIRAJBHAI PATEL MINOR SON OF DECD.DHIRAJ PATEL,KANTIBHAI MANIBHAI PATEL FATHER OF DECD.DHIRAJBHAI PATE,MADHUBEN KANTIBHAI PATEL MOTHER OF DECD.DHIRAJBHAI PATE	(MR MAULIK J SHELAT)
18911	FA/3140/2007	29/07/2008	BANK OF INDIA VYARA BRANCH,	(MR BD KARIA)	LEGAL HEIRS OF DURSINGBHAI JUTHABHAI CHAUDHARY,KUTRIBEN WD/O DURSINGBHAI,THAKARBHAI DURSINGBHAI,FAKIRBHAI DURSINGBHAI,SAKUBEN D/O DURSINGBHAI & W/O BHILABHAI JATASIYA CHAUDHARY,SUMITRABEN D/O DURSINGBHAI & W/O VANSINGBHAI ASNA CHAUDHARY,THAKORBHAI DURSINGBHAI CHOUDHARI,LEGAL HEIRS OF GANJIBHAI NATHUBHAI CHAUDHARY,PEMNIBEN WD/O GANJIBHAI NATHU-BHAI,JOGJIBHAI GANJIBHAI CHAUDHARY,JOGTIBEN D/O GANJIBHAI NATHU- BHAI & W/O NAROTTAMBHAI HANJI-,NAMUBEN D/O GANJIBHAI NATHUBH-AI & W/O NATHUBHAI VASANJI,GAMABHAI SUPADIABHAI CHOUDHARY	,MR MP SHAH,MS. KRUTI M SHAH
18912	FA/3141/2007	23/02/2012	PRAVINSINH SWARUPSINH CHASATIYA,VILASBEN PRAVINSINH CHASATIYA	MR ASHISH M DAGLI	MOHMED KASIM AHMED HUSSAIN MANVA,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MS LILU K BHAYA
18913	FA/3142/2007	18/01/2008	CHHAGANBHAI VELJIBHAI VASANT,	MR NITIN M AMIN	MOHANBHAI CHANA SOLANKI,RANJITSINH GOVUBHA JADEJA (OWNER OF CHHAKDA RICKSHAW),UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MS AVANI S MEHTA,MR PREMAL S RACHH
18914	FA/3143/2007	18/01/2008	CHHAGANBHAI VELJIBHAI VASANT,	MR NITIN M AMIN	RANJITSINH GOVUBHAI JADEJA (OWNER OF CHHAKADA RICKSHAW),UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED
18915	FA/3147/2007	11/09/2009	PARESHBHAI JAYNTILAL SHAH,	MR YM THAKKAR	ABASHBHAI FAKRUDIN KAPADIA,RINABEN NADHIRAM DHAMANIYA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR KK NAIR
18916	FA/3149/2007	10/06/2016	HAJI COAL CORPORATION,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MAHMAD HAJI ISMAIL,JUBIN ROADWAYS,BRIJNA TRANSPORT	NOTICE SERVED,MR KASHYAP R JOSHI
18917	FA/3151/2007	15/12/2017	RUKAIYABEN ABDUL RASUL ABDUL HAKIM CHANDNIWALA,MAKBUL AHMED ABDUL RASUL CHANDNIWALA,MO. ZAFAR ABDUL RASUL CHANDNIWALA,MAKHDUMABEN ABDUL RASUL CHANDNIWALA	MR MITESH R AMIN	ABDUL KADIR AHMEDHUSEN IMAM -- DRIVER,JAHRUDDIN ABDULRAZAK IMAM,THE ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,MR PALAK H THAKKAR
18918	FA/3153/2007	10/03/2008	RAMZAN FAKIRMAMAD MEER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BIJENDRAKUMAR GOKALNATH JOGI,SUBHASHCHANDRA RADHESHYAM AGRAWAL,UNITED INDIA INSURANCE CO. LTD.,G.S.R.T.C.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18919	FA/3154/2007	10/03/2008	VIPULKUMAR KASHIBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BIJENDRAKUMAR GOKALNATH JOGI,SUBHASHCHANDRA RADHESHYAM AGRAWAL,UNITED INDIA INSURANCE CO. LTD.,G.S.R.T.C.	
18920	FA/3155/2007	10/03/2008	LAXMIBEN KANJIBHAI CHOVATIA,	(MR SURESHM SHAH)	BIJENDRAKUMAR GOKALNATH JOGI,SUBHASHCHANDRA RADHESHYAM AGRAWAL,UNITED INDIA INSURANCE CO. LTD.,G.S.R.T.C.	
18921	FA/3156/2007	04/08/2017	BABUBEN KASHIBHAI PATEL,SUNITA KASHIBHAI PATEL,MAYA KASHIBHAI PATEL,HEENA KASHIBHAI PATEL,HANSA KASHIBHAI PATEL,PUNITA KASHIBHAI PATEL,VIPUL KASHIBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	BIJENDRAKUMAR GOKALNATH JOGI,SUBHASHCHANDRA RADHESHYAM AGRAWAL,UNITED INDIA INSURANCE CO. LTD.,G.S.R.T.C.	RULE NOT RECD BACK,RULE UNSERVED,MRS VASAVDATTA BHATT,MR PALAK H THAKKAR
18922	FA/3159/2007	28/02/2018	VIDYABEN ARVINDBHAI PATEL,SANGEETA ARVINDBHAI PATEL,KAMLESH ARVINDBHAI PATEL,MADHUBEN DAYABHAI PATEL	MR ARPIT A KAPADIA	VASANTLAL VALJIBHAI CHAUHAN,ARVINDBHAI CHHAGANLAL PATEL,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
18923	FA/3160/2007	09/04/2013	NARAYNABHAI LAKHABHAI MAKWANA,KAMLABEN NARAYANBHAI MAKWANA,MAHENDRAKUMAR NARAYANBHAI MAKWANA,NARENDRAKUMAR NARAYANBHAI MAKWANA	MR DN PANDYA	FATEHSINGH HIMATSING CHAUHAN,SAVITABEN SHANKERBHAI PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR NK MAJMUDAR,MR KK NAIR
18924	FA/3161/2007	09/04/2013	KISHORBHAI JIVANBHAI PARMAR,	MR DN PANDYA	FATEHSINGH HIMATSING CHAUHAN,SAVITABEN SHANKERBHAI PATEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR NK MAJMUDAR,MR KK NAIR
18925	FA/3163/2007	15/02/2016	UNITED INDIA INSURANCE CO. LTD.,	MS AMEE YAJNIK	HEIRS OF DECD. BHAGABHAI DHANABHAI PATEL,PARVATIBEN BHAGABHAI PATEL W/O. BHAGABHAI DHANABHAI PATEL,DIPAK BHAGABHAI PATEL S/O. BHAGABHAI DHANABHAI PATEL,HARUN SUMAR SUMRA,JUMABHAI ALIBHAI PATNI	,RULE SERVED,MR NITIN M AMIN
18926	FA/3164/2007	01/03/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	NOORMOHAMAD RASULBHAI VORA,KULSUMBEN NOORMOHAMAD VORA,YASINBHAI RASULBHAI VORA	NOTICE SERVED,MR LR PATHAN
18927	FA/3165/2007	04/10/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	LEGAL HEIRS OF SALIMBHAI FULJIBHAI,HASINABEN SALIMBHAI BHATI,MINOR IMRAN SALIMBHAI BHATI,MINOR MARAJINA SALIMBHAI BHATI,AJABUBEN FULJIBHAI BHATI,MINOR SALMAN SALIMBHAI BHATI,HARSHAD KANTILAL SANGHVI,UNITED INDIA INSURANCE CO. LTD	,(MR MAULIK J SHELAT),MR VIPUL A SHAH,MS AMRITA AJMERA
18928	FA/3166/2007	02/05/2008	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	AMARSINGH TEJSINH RAJPUT,VICHHARAM SURAJANJI BISNOI,AHMEDKHAN ABDULBHAI SUNOKHAWALA,NATIONAL INSURANCE CO. LTD.,ATULBHAI HARIBHAI PATEL	,MR MEHUL SHARAD SHAH,(MS NISHA M THAKORE)
18929	FA/3167/2007	27/06/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	JITABEN SOMABHAI RABARI,JAT (SHIKH) BALJEETSINGH BHIRAYAMSINH,AVTARSINH RAJENDRASINGH BAJVA,NATIONAL INSURANCE CO. LTD.,RAJESH HARIBHAI CHAUDHARY,HARIBHAI MANSANGBHAI CHAUDHARY	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR YN RAVANI,MR DAKSHESH MEHTA
18930	FA/3168/2007	27/06/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	SHANTABEN HALABHAI RABARI,JAT (SHIKH) BALJEETSINGH BHIRAYAMSINH,AVTARSINH RAJENDRASINGH BAJVA,NATIONAL INSURANCE CO. LTD.,RAJESH HARIBHAI CHAUDHARY,HARIBHAI MANSANGBHAI CHAUDHARY	RULE SERVED,SERVED BY AFFIX. (R),MR YN RAVANI,MR DAKSHESH MEHTA
18931	FA/3169/2007	27/06/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	MOTIBHAI LALLUBHAI RABARI,JAT (SHIKH) BALJEETSINGH BHIRAYAMSINH,AVTARSINH RAJENDRASINGH BAJVA,NATIONAL INSURANCE CO. LTD.,RAJESH HARIBHAI CHAUDHARY,HARIBHAI MANSANGBHAI CHAUDHARY	RULE SERVED,SERVED BY AFFIX. (R),MR YN RAVANI,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18932	FA/3170/2007	27/06/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	TAKHIBEN HARGOVANBHAI RABARI,JAT (SHIKH) BALJEETSINGH BHIRAYAMSINH,AVTARSINH RAJENDRASINGH BAJVA,NATIONAL INSURANCE CO. LTD.,RAJESH HARIBHAI CHAUDHARY,HARIBHAI MANSANGBHAI CHAUDHARY	RULE SERVED,SERVED BY AFFIX. (R),MR YN RAVANI,MR DAKSHESH MEHTA
18933	FA/3171/2007	27/06/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	JATANBEN NAGJIBHAI RABARI,JAT (SHIKH) BALJEETSINGH BHIRAYAMSINH,AVTARSINH RAJENDRASINGH BAJVA,NATIONAL INSURANCE CO. LTD.,RAJESH HARIBHAI CHAUDHARY,HARIBHAI MANSANGBHAI CHAUDHARY	RULE NOT RECD BACK,RULE SERVED,MR YN RAVANI,MR DAKSHESH MEHTA
18934	FA/3172/2007	27/06/2013	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	HANSIBEN AMRUTBHAI RABARI,JAT (SHIKH) BALJEETSINGH BHIRAYAMSINH,AVTARSINH RAJENDRASINGH BAJVA,NATIONAL INSURANCE CO. LTD.,RAJESH HARIBHAI CHAUDHARY,HARIBHAI MANSANGBHAI CHAUDHARY	RULE SERVED,SERVED BY AFFIX. (R),MR YN RAVANI,MR DAKSHESH MEHTA
18935	FA/3173/2007	23/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	UMAR MUSA SOTA F/O. LATE MUSA UMAR SOTA,I.I. LOHAR	RULE SERVED,(MR SURESHM SHAH)
18936	FA/3174/2007	24/09/2014	NAGINBHAI FOGATBHAI PATEL,KINJALBHAI NAGINBHAI PATEL	MR.HIREN M MODI	RAJKUMAR RAMBHAI RAVAT,SANJAYKUMAR DALPATBHAI VASAVA,UNITED INDIA INSURANCE CO. LTD,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,RULE NOT RECD BACK,MS AMEE YAJNIK
18937	FA/3178/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VISHNUBHAI MAGANBHAI PATEL,MENABEN MAGANLAL PATEL	
18938	FA/3179/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GANDAJI VAGHAJI THAKORE,	
18939	FA/3180/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DIVANJI DHURAJI THAKORE,	
18940	FA/3181/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BABUJI KHODAJI THAKORE,	
18941	FA/3182/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BACHUJI FULJI THAKORE,	
18942	FA/3183/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	POPATJI DOLAJI THAKORE,	
18943	FA/3184/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VELAJI RANAJI THAKORE,	
18944	FA/3185/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KANTABEN SOMABHAI,	
18945	FA/3186/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SAMUBEN ATMARAMDAS PATEL,SHANTABEN ATMARAMDAS PATEL	
18946	FA/3187/2007	21/12/2009	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GANDABHAI GOVINDBHAI PATEL,	MR HARNISH V DARJI
18947	FA/3188/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PURIBEN TRIBHOVANDAS,CHATURBHAI TRIBHOVANDAS	
18948	FA/3189/2007	21/12/2009	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GANDABHAI GOVINDBHAI PATEL,	MR HARNISH V DARJI
18949	FA/3190/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF BABULAL GIRDHARDAS,DINESHBHAI BABULAL,TARABEN BABULAL,JIVIBEN BABULAL	
18950	FA/3191/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANTABEN MOHANBHAI DEVABHAI,BHAILALBHAI MOHANBHAI	
18951	FA/3192/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF KESHAVLAL PRANDAS,NATHALAL KESHAVLAL PATEL,RAMESHCHANDRA KESHAVLAL PATEL,LILLABEN KESHAVLAL PATEL,SANJUIBEN KESHAVLAL PATEL,PAMUBEN KESHAVLAL PATEL	

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18952	FA/3193/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NARANBHAI MAFATBHAI - ADMNS. OF RUKHIBEN ATMARAM MAFATLAL,	
18953	FA/3194/2007	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NATHUBHAI DAHYABHAI PATEL,BABABHAI DAHYABHAI PATEL	
18954	FA/3195/2007	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAMBHAI AMRUTLAL PATEL,	
18955	FA/3238/2007	08/06/2017	THE NEW INDIA ASSURANCE CO.LTD,	MR AJAY R MEHTA	KALAVATIBEN SURESHBHAI PATEL,MINOR JAIMIN SURESHBHAI PATEL,MINOR JUHI SURESHBHAI PATEL,LILAVATIBEN RAVJIBHAI PATEL,REKHABEN RAVJIBHAI PATEL,HARJITSINH JAVANSING SARDAR(RES. NO.6 IS DELETED AS PER COURT ORDER DT.15/07/2014),TARNALIK CARRIERS PVT. LTD.	DELETED,RULE SERVED BY DS,MR MTM HAKIM
18956	FA/3239/2007	08/06/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	SAROJBEN FATESINH PARMAR,MINOR YOGESHKUMAR FATEHSINH PARMAR,MINOR SHILPABEN FATEHSINH PARMAR,MINOR DHARMISHTABEN FATEHSINH PARMAR,HEIRS AND LEGAL REP. OF OPPONENT NO.1,KALAVATIBEN SURESHBHAI PATEL,MINOR JAIMIN SURESHBHAI PATEL,MINOR JUHI SURESHBHAI PATEL,UNITED INDIA INSURANCE COMPANYLTD.,TARNALIK CARRIERS PVT. LTD.	,RULE SERVED,RULE SERVED BY DS,MR. BK. RAJ
18957	FA/3241/2007	10/07/2015	KANTABEN KHODABHAI PATEL,SURESHBHAI KHODABHAI PATEL	MR.HIREN M MODI	KHUMANSINH RAMSINH PARMAR,RIPALBHAI HARSHADBHAI SHAH,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR KK NAIR
18958	FA/3242/2007	10/07/2015	VIDHYABEN AMBUBHAI PATEL,RAJENDRABHAI AMBUBHAI PATEL,VASUDEV AMBUBHAI PATEL	MR.HIREN M MODI	KHUMANSINH RAMSINH PARMAR,RIPALBHAI HARSHADBHAI SHAH,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR KK NAIR
18959	FA/3243/2007	10/07/2015	KANTIBHAI AMBALAL PATEL,KAPILABEN KANTIBHAI PATEL	MR.HIREN M MODI	KHUMANSINH RAMSINH PARMAR - DELETED,RIPALBHAI HARSHADBHAI SHAH,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR KK NAIR
18960	FA/3246/2007	23/11/2013	KAPILABEN POONAMBHAI MALI,USHABEN POONAM MALI,UMESHBHAI POONAMBHAI MALI,UKABHAI MANSUKHBHAI MALI,GANGABEN UKABHAI MALI	MR.HIREN M MODI	BARIKRAO RAMCHANDRA TARVARNE,AMRUTBHAI DAYALJI PATEL,NEW INDIA ASSURANCE CO. LTD.,NATVARLAL P. THAKOR,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR SANDIP C SHAH,MR RITURAJ M MEENA
18961	FA/3247/2007	24/03/2008	PARAG MAHENDRABHAI RUPAREL,	MR EE SAIYED	PALA BHIKHU GARCHAR,DHANSUKH BAWAN SINDHAV,NATIONAL INSURANCE CO.	
18962	FA/3248/2007	05/11/2015	KAILASHBEN VASANTLAL PATNI,	MR SUNIL B PARIKH	SUSHILABEN W/O. GHANSHYAMBHAI PATEL,BINITABEN GHANSHYAMBHAI PATEL,MINOR KAUMILBHAI GHANSHYAMBHAIPATEL,MADHUBEN RANCHHODBHAI PATEL,RANCHHODBHAI ZAVERBHAI PATEL,RAM SARDAR PARSAI,NATIONAL INSURANCE CO. LTD.	DELETED,RULE SERVED,MR DAKSHESH MEHTA,MR.HIREN M MODI
18963	FA/3251/2007	03/04/2008	CHETAN RATILAL SHAH,	MR DC DAVE	LACHCHIRAM PARASRAM VASANADANI,	MR ARPIT A KAPADIA
18964	FA/3265/2007	01/03/2012	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	LRS. OF MINOR JALPABEN INDUBHAI MUNDHVA,INDUBHAI NATHABHAI MUNDHVA,JETHIBEN INDUBHAI MUNDHVA,PRAVINBHAI GANESHBHAI	,RULE SERVED,MR PANKAJ R DESAI
18965	FA/3267/2007	17/09/2014	RATHOD PAVANBA WD/O. SAVNATHSINH PRATAPSINH,RATHOD JITENDRASINH SAVNATHSINH,RATHOD CHETNABA SAVNATHSINH	MR AV PRAJAPATI	CHANDRAKANT @ CHANDULAL AMBALAL PATEL,CHANDRAKANT @ CHANDULAL AMBALAL PATEL,NEW INDIA ASSURANCE CO. LTD.,DISTRICT SUPERINTENDENT OF POLICE,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR MEHUL SHARAD SHAH,MS MEGHA JANI,MR RAKESH R PATEL

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18966	FA/3270/2007	12/08/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	MODAJI VIRAJI RAJPUR,GAMBHIRSINH VAJUBHAI JADEJA	RULE SERVED,UNSERVED EXPIRED (R)
18967	FA/3274/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINSINH HEMAJI,	MR GM AMIN
18968	FA/3275/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUJI KALAJI,	
18969	FA/3276/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURUJI CHHAGUJI,	
18970	FA/3277/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABAJI RANCHHODJI SINCE DECD. THRO' HEIRS,DALPATSINH BABAJI,VIKRAMSINH BABAJI,BHUPATSINH BABAJI,GIRVATSINH BABAJI	
18971	FA/3278/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUJI KALAJI,KANJIBHAI BHAYJIBHAI	
18972	FA/3279/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH AMARSANG,	
18973	FA/3280/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANGJI BHAVANJI,	
18974	FA/3281/2007	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN HEMAJI,	
18975	FA/3283/2007	12/08/2008	JAYENDRABHAI N. SHAH,	MR SUBRAMANIAM IYER	RANJEETSING SURATSING GIL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR.HIREN M MODI
18976	FA/3284/2007	10/02/2012	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	HEIRS OF DECD. RAVJIBHAI SHANKERBHAI PARMAR,KAMLABEN RAVJIBHAI PARMAR,MUKESHBHAI RAVJIBHAI PARMAR,INDUBEN RAVJIBHAI PARMAR,CHANDRIKABEN RAVJIBHAI PARMAR,VARSHABEN RAVJIBHAI PARMAR,ZUBEDABEN JITSANT RAJ	,NOTICE SERVED,MR AMIT C NANAVATI
18977	FA/3285/2007	09/09/2008	LEGAL HEIRS OF KANUBHAI RATILASUTHAR,ASHOKKUMAR RATIAL SUTHA,	NOTICE SERVED	HANSARAJ LEMBAJI PARMAR (DELETED),SURYAKANT K. SHAH,TAL A.I.G. GENERAL INSURANCE CO. LTD.	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
18978	FA/3287/2007	25/09/2014	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	DHOLKIBEN WD/O DHARUBHAI VALABHAI BHURIYA,MINOR RAKESH BHURIYA,MINOR KALABEN BHURIYA,MINOR SARITABEN BHURIYA,MINOR RAMILABEN BHURIYA,VALABHAI KALIYABHAI BHURIYA,KAKUDIBEN WD/O VALABHAI BHURIYA,KANUBHAI SHANALAL AGRAWAL	NOTICE SERVED,MR ARPIT A KAPADIA
18979	FA/3288/2007	28/08/2014	TATA MOTORS LIMITED (TATA FINANCE LTD.),	NANAVATI ASSOCIATES	KAPILABEN WD/O. DECD. PRAVIN BHAI KESHURBHAI CHAUHAN,MINOR VIJAY PRAVINBHAI CHAUHANTHROUGH: NO. 1,MINOR DHARMENDRA PRAVINBHAI CHAUHAN THROUGH: NO. 1,MANIBEN KESHURBHAI CHAUHAN,C.N. PATNI,NATIONAL INSURANCE COMPANY,ISMAIL RASULBHAI PATEL	NOTICE SERVED,MR SUNIL B PARIKH,MR MTM HAKIM
18980	FA/3289/2007	11/10/2013	NATVARLAL MAGANLAL GAJJAR,JASHODABEN NATVARLAL GAJJAR	GIRISH K PATEL	NANDABHAI MAVLIBHAI SARDIYA,UNITED INDIA INSURANCE CO.LTD.,AJAYKUMAR @ LALO RAMANLAL BAREEYA,HITENDRASINH VIKRAMSINH SOLANKSOLANKI,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR VC THOMAS
18981	FA/3290/2007	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUJI RATANJI,	NOTICE SERVED
18982	FA/3291/2007	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI GALABJI,	NOTICE SERVED
18983	FA/3292/2007	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAKHIBEN MELAJI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
18984	FA/3293/2007	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHARBEN VISHAJI,	NOTICE SERVED
18985	FA/3294/2007	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANJI BABAJI,	NOTICE SERVED
18986	FA/3297/2007	23/02/2010	HEIRS OF DECD. HABIBSHA REMANSHA FAKIR,SHAYRABANU HABIBSHA FAKIR,ISMAILSHA HABIBSHA FAKIR,MINOR RESHMABANU FAKIR,MINOR REHANABANU HABIBSHA FAKIR,MINOR JAVIDSHA HABIBSHA FAKIR	MR NAYAN D PAREKH	UNION OF INDIA,	(MR BIPIN I MEHTA)
18987	FA/3300/2007	29/09/2017	NITIN JAMANBHAI CHAUHAN,	MR PRAVIN GONDALIYA	BABUBHAI RANCHHODBHAI CHUDASAMA,	MR SUNIL L MEHTA
18988	FA/3302/2007	07/09/2018	NEW INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	JADIBEN LAXMANBHAI BHIL,OKHIBEN LAXMANBHAI BHIL,BABUBHAI LAXMANBHAI BHIL,KUNDANSING SHYAMBHAI RAJPUT,JANMAHMMAD HAJI IBRAHIM MEMON,BHARATKUMAR LABHSHANKAR RAVAL,S.T. CORPORATION	SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR HARSHIT S TOLIA
18989	FA/3303/2007	07/09/2018	NEW INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KHEMABEN SONABHAI THAKOR,KUNDANSING SHYAMBHAI RAJPUT,JANMAHMMAD HAJI IBRAHIM MEMON,BHARATKUMAR LABHSHANKAR RAVAL,S.T. CORPORATION	SERVED BY AFFIX. (R),RULE UNSERVED,MRS VASAVDATTA BHATT
18990	FA/3304/2007	07/09/2018	NEW INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAGUBHAI OKHABHAI HARIJAN,BHARATKUMAR LABHSHANKAR RAVAL,S.T.CORPORATION,KUNDANSING SHYAMBHAI RAJPUT,JANMAHMMAD HAJI IBRAHIM MEMON	SERVED BY AFFIX. (R),RULE UNSERVED,MRS VASAVDATTA BHATT,GIRISH K PATEL
18991	FA/3306/2007	14/12/2019	ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SOHINABIBI WIDOW OF IKBALKHAN JAHANGIRKHAN MAKRANI,SAHEJADKHAN IKBALKHAN MAKRANI,FARHADKHAN IKBALKHAN MAKRANI,MUKHTARSING CHANNASING JAT,MANVINDARSING BIRISING	,RULE NOT RECD BACK,MR ASHISH M DAGLI
18992	FA/3309/2007	19/11/2014	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	DELETED,SUNITADEVI SHIVKUMAR PALIYA,SHIVANI SHIVKUMAR PALIYA,ASHWINBHAI ISHWARBHAI PATEL,CORE HEALTHCARE LTD.	,NOTICE SERVED,MADANSINGH O BAROD
18993	FA/3310/2007	24/02/2015	LEGAL HEIRS OF DECD. SHABBIR HAJI LUKMANJI BHARMAL,HASINABEN SHABBIRBHAI BHARMAL,YUSUFI SHABBIRBHAI BHARMAL,MARIA SHABBIRBHAI BHARMAL	MR PREMAL S RACHH	IQBAL RAMZAN SUMRA (DRIVER),DAUD KHAMISHA MANIAR (OWNER),NEW INDIA ASSURANCE CO. LTD.	MR MAKBUL I MANSURI,MR PALAK H THAKKAR
18994	FA/3311/2007	25/02/2015	LRS OF DECD. SAFIUDDIN ABDULLAHBHAI MAKATI,SAKINABEN SAIFUDDINBHAI MAKATI,SHABBIR SAIFUDDINBHAI MAKATI,FARZANA SAIFUDDINBHAI MAKATI	MR PREMAL S RACHH	IQBAL RAMZAN SUMRA (DRIVER),DAUD KHAMISHA MANIAR (OWNER),THE NEW INDIA ASSURANCE CO. LTD.	MR MAKBUL I MANSURI,MR PALAK H THAKKAR
18995	FA/3312/2007	16/06/2014	GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	KANTILAL I. PATEL SINCE DECD. THRO' RAJNIKANT K. PATEL,SPECIAL LAND ACQ. OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
18996	FA/3313/2007	16/06/2014	GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	BACHUBHAI B. PATEL SINCE DECD.THRO' RAKESH SATISCHANDRA,SPECIAL LAND ACQ. OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
18997	FA/3314/2007	16/06/2014	GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	AMRUTBHAI SHANKERBHAI PATEL,SPECIAL LAND ACQ. OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL

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18998	FA/3315/2007	16/06/2014	GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	SHANTABEN GANGARAM PRABHUDAS PATEL,SPECIAL LAND ACQ. OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
18999	FA/3316/2007	16/06/2014	GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	NAROTTAMDAS KHODIDAS SINCE DECD. THRO' GOVINDBHAI N.PATEL,SPECIAL LAND ACQ. OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
19000	FA/3320/2007	19/10/2015	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SURESHBHAI RATHWA SINCE DECD. THRO' HEIRS,GEETABEN SURESHBHAI RATHWA,MINOR GAURAV SURESHBHAI RATHWA,MINOR JINAL SURESHBHAI RATHWA,VAGHJIBHAI HIRABHAI RATHWA,MADHUBEN VAGHJIBHAI RATHWA,NANABHAI VITTHALDAS PATEL,EXECUTIVE ENGINEER (TR. DIV.)	,MS RV ACHARYA,MR MTM HAKIM,MR AMIT K DAVE
19001	FA/3321/2007	12/05/2008	JASHODABEN RAMANBHAI BHOI,BHARATBHAI RAMANBHAI BHOI	MR SHAILESH C SHARMA	GIRISHBHAI SHANTILAL PATEL OWNER OF VEHICLE,UNITED INDIA INSURANCE CO.LTD.	,(MR MAULIK J SHELAT)
19002	FA/3323/2007	24/11/2017	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	LEGAL HEIRS OF DECD.JAYESHBHAIMOHANBHAI,NITABEN JAYESHBHAI VADALIA,LALITABEN MOHANBHAI VADALIA,MOHANBHAI BHURABHAI VADALIA,CHANDRESH CHANDULAL ZALAVADIYA,HASMUKHLAL JAGGIVANBHAI ZALAVADIYA.,UNITED INDIA INSURANCE COMPANY,ASHVINKUMAR VALBHHABHAI KALARIYA	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR TUSHAR L SHETH
19003	FA/3325/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	DEVABHAI SIDHABHAI BHARVAD,GHELABHAI DEVJIBHAI(MINOR),GEETABEN DEVJIBHAI(MINOR),RAIJIBHAI DEVJIBHAI(MINOR),SEJIBEN SIDHABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19004	FA/3326/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	GAGABHAI MALABHAI BHARVAD,RAIJIBHAI MALABHAI,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD.	NOTICE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19005	FA/3327/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	VALABHAI RAMABHAI BHARVAD,KALUBHAI VALABHAI BHARVAD,NAVGHANBHAI VALABHAI BHARVAD,SATABHAI VALABHAI BHARVAD,MINOR BALUBHAI VALABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19006	FA/3328/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	KUVRABHAI SHAMADBHAI BHARVAD,RAJIBHAI KUVRABHAI BHARVAD,VELABHAI KUVRABHAI BHARVAD,BALUBHAI KUVRABHAI BHARVAD,GOVINDBHAI KUVRABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	NOTICE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)

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19007	FA/3329/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	MEGHABHAI DEVSIBHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR
19008	FA/3330/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	VALABHAI KUVRABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19009	FA/3331/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	BUTABHAI MERABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19010	FA/3332/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	RANCHHODBHAI MUGHABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR
19011	FA/3333/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	NAVGHANBHAI VALABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19012	FA/3334/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	DEVUBEN JAGABHAI BHARVAD,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD,SIRAJBHAI KARIMBHAI SAIYED	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,(MR PARESH M DARJI)
19013	FA/3335/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	BALUBHAI MOTIBHAI BHARVAD,PRAVINBHAI BALUBHAI BHARVAD(MINOR),BHAVANBHAI BALUBHAI BHARVAD(MINOR),BALDEVBHAI BALUBHAI BHARVAD (MINOR),SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19014	FA/3336/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	DHAKUBEN,WD/O,VAJABHAI MOTIBHAI BHARVAD,MOTIBHAI KADVABHAI BHARVAD,VASHRAMBHAI VAJABHAI BHARVAD (MINOR),GANESHBHAI VAJABHAI BHARVAD (MINOR),SAGRAMBHAI VAJABHAI BHARVAD (MINOR),BHIKHABHAI VAJABHAI BHARVAD (MINOR),SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI

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19015	FA/3337/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	KUKABHAI DHARABHAI BHARVAD,VASHRAMBHAI KUKABHAI BHARVAD(MINOR),SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19016	FA/3338/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	KUKABHAI DHARABHAI BHARVAD,DEVABHAI DHARABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19017	FA/3339/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	DEVABHAI DHARABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19018	FA/3340/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	DHAKUBEN VAJABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19019	FA/3341/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	KUKABHAI DHARABHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO,LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19020	FA/3342/2007	19/02/2016	NATIONAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	BALUBHAI MOTIBHAI BHARVAD,SIRAJBHAI KARIMBHAI SAIYED,DILIPBHAI DEVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO.LTD	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR PALAK H THAKKAR,MR.HIREN M MODI
19021	FA/3346/2007	27/02/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	BAI RAJUDI WD/O. RAMESH RAJIYA,MINOR KAMILA RAMESH RAJIYA THROUGH RESP. NO. 1,MINOR ARJUN RAMESH RAJIYA THROUGH RESP. NO. 1,DELETED,PIJARI RAJYA SANGADIA,BHUPENDRA SANABHAI PATEL,SANUBHAI BECHARBHAI PATEL	DELETED,RULE SERVED,MR ARPIT A KAPADIA
19022	FA/3348/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE BABUJI RAVAJI,	NOTICE SERVED
19023	FA/3349/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE ABHUJI MADHUJI,THAKORE GAJIBEN ABHUJI,THAKOR PRAVINJI ABHUJI,THAKOR ASHABEN ABHUJI	,NOTICE SERVED
19024	FA/3350/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE BABUJI DARJANJI POAH OF THAKORE RAMAJI JETHAJI,	NOTICE SERVED
19025	FA/3351/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHAVANJI HARSHANDJI,	NOTICE SERVED
19026	FA/3352/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GAMANJI RANAJI HEIR OF DECD. DUDHAJI J.THAKOR,	NOTICE SERVED
19027	FA/3353/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HAMIRJI KESHAJI -HEIR OF KESHAJI VIRAJI,	NOTICE NOT RECD BACK

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19028	FA/3354/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KAPURJI VARVAJI,	NOTICE SERVED
19029	FA/3355/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRADHANJI MANAJI,THAKOR BABAJI MANAJI	NOTICE SERVED
19030	FA/3356/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SOMAJI KUNVARJI,	NOTICE SERVED
19031	FA/3357/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRAHLADJI AJMALJI,	NOTICE SERVED
19032	FA/3358/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SATAJI KALAJI,	UNSERVED EXPIRED (N)
19033	FA/3359/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANAJI PAKHAJI,THAKOR CHANCHIBEN KANAJI,THAKOR GANDAJI KANAJI,THAKOR MANKAJI KANAJI,THAKOR JANUBEN KANAJI	,NOTICE SERVED
19034	FA/3360/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GANDAJI KALAJI,	NOTICE SERVED
19035	FA/3361/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANTIJI BABUJI,	NOTICE SERVED
19036	FA/3362/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HIRAJI HEMAJI - HEIR OFHEMAJI MANSANGJI,	NOTICE SERVED
19037	FA/3363/2007	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MANKAJI KACHARAJI,	NOTICE SERVED
19038	FA/3365/2007	26/04/2019	NEW INDIA ASSURANCE CO.LTD.,	MR PALAK H THAKKAR	AMINABEN BHIKHUBHAI,JAMILABEN BHIKHUBHAI MINOR,FARJANA BHIKHUBHAI,ASIF BHIKHUBHAI,ASIYANABEN BHIKHUBHAI,HURBAIBUN BHIKHUBHAI,BHIKHUBHAI UMARBHAI	NOTICE SERVED,MR AMAR D MITHANI
19039	FA/3366/2007	29/08/2011	JAGJIVANBHAI VRUNDAVANBHAI,	MR AR MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
19040	FA/3367/2007	22/07/2008	JYOTSNA NARANBHAI POPAT,	MR SK PATEL	KAMLESHBHAI HIRALAL BAGDAI,	MR PRAVIN GONDALIYA
19041	FA/3369/2007	06/07/2017	NATIONAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	MEGHARAM KARNARAM JAT,AGRAWAL CARRIERS MAHESH AGRAWAL	RULE SERVED
19042	FA/3370/2007	01/09/2017	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	NATUBHAI NAVSABHAI HADAL,DHARMESH SHAJIBHAI PRAJAPATI,SHAMJIBHAI MITHABHAI PRAJAPATI	RULE SERVED,MR AR LAKHIA
19043	FA/3371/2007	13/02/2012	ORIENTAL INSURANCE CO. LTD.,	MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR	SUKHIBEN W/O. BACHUBHAI PARMUBHAI RATHOD,MAHESHBHAI BACHUBHAI RATHOD,VIJAYBHAI BACHUBHAI RATHOD,AJAYBHAI RAMPRAKASHBHAI CHAUDHRY DELETED AS PER COURT ORDER,DIWAKAR C. GIRI	NOTICE SERVED,NOTICE UNSERVED,MR TRILOK J PATEL
19044	FA/3378/2007	10/06/2019	THE ORIENTAL INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	ASHWINKUMAR P UPADHYAY,ADAM ADBULLA KUMBHAR [DELETED],AYUB OSMAN KUMBHAR [DELETED],INSURER OF TRUCK GTJ-6579,PRABAT KANJI HIRANI,KANBAI PARBAT VAKARI (HIRANI)	,SERVED BY RPAD (N),DELETED,MR ASHISH M DAGLI,MR.HIREN M MODI
19045	FA/3379/2007	10/06/2019	THE ORIENTAL INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	JADAVJI KHIMJI GOR,VIMLABEN JADAVJI GOR,BHARAT JADAVJI GOR,SANJAY JADAVJI GOR,ADAM ADBULLA KUMBHAR [DELETED],AYUB OSMAN KUMBHAR [DELETED],INSURER OF TRUCK GTJ-6579,PRABAT KANJI HIRANI,KANBAI PARBAT VAKARI (HIRANI)	,SERVED BY AFFIX(N),DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
19046	FA/3380/2007	10/06/2019	THE ORIENTAL INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	VIMALABEN JADAVJI GOR,ADAM ADBULLA KUMBHAR [DELETED],AYUB OSMAN KUMBHAR [DELETED],INSURER OF TRUCK GTJ-6579,PRABAT KANJI HIRANI,KANBAI PARBAT VAKARI (HIRANI)	,SERVED BY AFFIX(N),DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19047	FA/3412/2007	22/01/2008	LALLUBHAI KALABHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19048	FA/3413/2007	22/01/2008	NARENDRABHAI BHAILALBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19049	FA/3414/2007	22/01/2008	BHUPENDRABHAI KHUSHALBHAI PATEL,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19050	FA/3415/2007	22/01/2008	BHIKHABHAI BECHHARBHAI PATEL,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19051	FA/3416/2007	22/01/2008	ISHWARBHAI CHEETABHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19052	FA/3417/2007	22/01/2008	DHANUBHAI JETHABHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19053	FA/3418/2007	22/01/2008	NAVINBHAI CHATURBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19054	FA/3419/2007	22/01/2008	ISHWARBHAI MOTIBHAI PATEL,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19055	FA/3420/2007	22/01/2008	KAUSHIKBHAI MAGANBHAI PATEL,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19056	FA/3421/2007	22/01/2008	NAGJIBHAI KHUSHALBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19057	FA/3422/2007	22/01/2008	BHARATKUMAR ISHWARBHAI PATEL,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19058	FA/3423/2007	22/01/2008	JAYENDRA HARMANBHAI PATEL,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19059	FA/3424/2007	22/01/2008	SURESHBHAI ZAVERBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19060	FA/3425/2007	22/01/2008	MAGANBHAI DARUBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19061	FA/3426/2007	22/01/2008	CHIMANBHAI MATHURBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19062	FA/3427/2007	22/01/2008	SHANTABEN ISHWARBHAI,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19063	FA/3428/2007	22/01/2008	TRIBHOVANBHAI GOVINDBHAI KUMBHAR,	MR ASHOK N PARMAR	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
19064	FA/3431/2007	02/08/2018	HEIRS OF DECD.RAMANBHAI MOHANBHAI SOLANKI,SHARDABEN RAMANBHAI SOLANKI,MINOR PRAVINBHAI RAMANBHAI SOLANKI,MINOR ARVINDBHAI RAMANBHAI SOLANKI,MINOR HITESHBHAI RAMANBHAI SOLANKI	MR MTM HAKIM	USMAN YAKUB BELIM,SHANTILAL MOHANLAL SOLANKI,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),ADVOCATE NAME DELETED
19065	FA/3432/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	CHUNIYABHAI BINALBHAI VASAVA,	MR KM SHETH
19066	FA/3433/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	NARHARILAL NATHUBHAI MODI,	MR KM SHETH
19067	FA/3434/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	BADHARBHAI DEVLABHAI VASAVA,	MR KM SHETH,MR R E VARIAVA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19068	FA/3435/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	ORIGINAL OWNER GULAMHUSAN GULAMMAHAMMAD,	UNSERVED EXPIRED (R)
19069	FA/3436/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	HEIRS OF JETHDABHAI BODIYABHAIVASAVA,BHIKHABHAI JETUDABHAI VASAVA,MANJUBEN JETHDABHAI VASAVA,VANITABEN JETUDABHAI VASAVA,NARBADIBEN JETUDABHAI VASAVA,JENUBHAI JETUDABHAI VASAVA,SINCE DECD.THRU HIS HEIRS,SHARDABEN JETUDABHAI VASAVA,RATILAL JETUDABHAI VASAVA POWER OF ATTORNEY HOLDER OF,SARADHIBEN WIDW OF JENUBHAI,MAHESHBHAI JENUBHAI(SON),NITABEN JENUBHAI (DAUGHTER)	,MR KM SHETH
19070	FA/3437/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	HEIRS OF PANCHIYABHAI BODIYABHAI NAROTTAMBHAI PANCHI,DASHRIBEN WD/O. NAROTTAMBHAI PANCHIYABHAI,SUMANBEN D/O. NAROTTAMBHAI,PUNAMBHAI NAROTTAMBHAI VASAVA,LATABEN D/O. NAROTTAMBHAI VASAVA,SURAJBEN D/O. NAROTTAMBHAI VASAVA,UTTAMBHAI NAROTTAMBHAI,MIRABEN D/O. NAROTTAMBHAI,RANJANBEN D/O. NAROTTAMBHAI DASHRIBEN POWER OF ATTORNEY	,MR KM SHETH
19071	FA/3438/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	AMIDHARBHAI VECHNBHAI RAJWADI SINCE DECD.THRU HIS HEIRS,L.RS,SUMATIBE WD/O AMIDHARBHAI RAJWADI,SHANTILAL AMIDHARBHAI(SON),MOTILAL AMIDHARBHAI(SON),RAMESHBHAI AMIDHARBHAI(SON),KHANSINGBHAI AMIDHARBHAI(SON),DILIPBHAI AMIDHARBHAI(SON),KAPILABHAI AMIDHARBHAI(DAUGHTER),SUNANDABEN AMIDHARBHAI(DAUGHTER),SURESHBHAI AMIDHARBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,JAMNABEN WD/O SURESHBHAI,ASHISHBHAI SURESHBHAI(SON),MANISHABEN SURESHBHAI(DAUGHTER)	
19072	FA/3439/2007	15/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARYU,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR SUDHANSHU S PATEL)	UKADBHAI RAMSANGBHAI VASAVA,	MR KM SHETH
19073	FA/3441/2007	25/02/2019	DISTRICT PANCHAYAT BHANASHANKAR,	MR HS MUNSHAW	RATANBEN HIRABHAI THAKOR,JYOTSANABEN HIRABHAI TAHKOR,DASHRATHBHAI @ JASABHAI HIRABHAI THAKOR,RAMESHBHAI HIRABHAI THAKOR	MR KUNTAL A JOSHI
19074	FA/3444/2007	08/09/2015	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	HANSABEN PRAVINBHAI PATEL,CHIRAG PRAVINBHAI PATEL,AARIFBHAI S. VORA,PYARASAHEB NURKHAN KHAN,NEW INDIA INSURANCE CO. LTD.,CHHAYABEN SATISHKUMAR PATANI	NOTICE SERVED,RULE SERVED,MR SANDIP C SHAH,MR RAVINDRA SHAH,MR MAKBUL I MANSURI,MR CHIRAG R TRIVEDI
19075	FA/3447/2007	28/08/2015	DEVABHAI ALIAS DEVJIBHAI ALIASBADHABHAI ALIAS BHAGHA BEDVA,	MR HARESH H PATEL	DINESHBHAI NANJIBHAI,ORIENTAL INSRANCE CO. LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
19076	FA/3448/2007	21/07/2008	YOGESHKUMAR CHANDULAL SUTHAR,	MR JV JAPEE	HINABEN D/O JAYSHANKAR NARMADASHANKAR SUTHAR,	MR PRAVIN GONDALIYA

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19077	FA/3449/2007	04/03/2016	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	MUKESHGIRI GANESHGIRI GOSWAMI,KIRITKUMAR AMBALAL PATEL,ASHOKPURI CHANDPURI GOSWAMI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT),MR. YOGENDRA THAKORE
19078	FA/3450/2007	04/03/2016	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	ASHOKPURI CHANDPURI GOSWAMI,KIRITKUMAR AMBALAL PATEL	SERVED BY AFFIX. (R),MR. YOGENDRA THAKORE,MR AMIT M BAROT
19079	FA/3451/2007	03/12/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	JAYABEN PITHABHAI RATHOD SINCE DECD. THRO' HEIRS,PITHABHAI MAYABHAI RATHOD (HUSBAND),GEETA @ NITU PITHABHAI RATHOD (DAUGHTER),MANUBHAI PITHABHAI RATHOD (SON),MINOR ARVINDBHAI PITHABHAI RATHOD,KHUMANSINH HARSINH,HARESHBHAI LAVJIBHAI,VINODBHAI ANANDBHAI KHATANA	,RULE SERVED,(MR SANDEEP N BHATT),(MR RM PARMAR)
19080	FA/3452/2007	03/12/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	SOMIBEN KANABHAI RATHOD,KANABHAI DANABHAI RATHOD (HUSBAND),PRAVINBHAI KANABHAI RATHOD (SON),KHUMANSINH HARSINH,HARESHBHAI LAVJIBHAI,VINODBHAI ANANDBHAI KHATANA	,RULE SERVED,(MR SANDEEP N BHATT),(MR RM PARMAR)
19081	FA/3453/2007	03/12/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	HANSABEN PUNJABHAI RATHOD SINCE DECD. THRO' HEIRS,PUNJABHAI RUPABHAI RATHOD,MUKESH @ PRAVINBHAI PUNJABHAI RATHOD,MINOR MANISHABEN @ MANJUBEN PUNJABHAI RATHOD,KHUMANSINH HARSINH,HARESHBHAI LAVJIBHAI,VINODBHAI ANANDBHAI KHATANA	,RULE SERVED,(MR SANDEEP N BHATT),MR.HIREN M MODI
19082	FA/3454/2007	21/03/2018	HARIBHAI DUNGABHAI DHILA SINCE DECD. THRO' HEIRS,LAKHIBEN HARIBHAI DHILA,MINOR JAYSHREEBEN HARIBHAI DHILA,MINOR GEETABEN HARIBHAI DHILA	MR BHARAT V SHAH	KHIMJI JESHANG AHIR,VALABHDAS A. NIMAVAT,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,(MR MAULIK J SHELAT)
19083	FA/3456/2007	01/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	ALABHAI RANCHHODBHAI PARMAR,DHANIBEN ALABHAI PARMAR,MOHANBHAI ARJANBHAI GOSAI (DELETED)	DELETED,MR HARSHIT S TOLIA
19084	FA/3489/2007	23/11/2013	BHIKHIBEN WD/O LAXMANBHAI RAVAL,FULCHANDBHAI LAXAMANBHAI RAAVL,SAJJANBEN LAXAMANBHAI RAVAL,BALADEVBHAI LAXAMANBHAI RAVAL,MANJULABEN LAXAMANBHAI RAVAL,VIKRAMBHAI LAXAMANBHAI RAVAL	MR R.K.MANSURI	PARBATSINH NATHUSINH RATHOD,RAMANBHAI RAMCHANDBHAI PATEL,NEW INDIA INSURANCE CO.LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19085	FA/3490/2007	24/11/2017	HEIRS AND LRS OF DECD. FULABHAI GAGANDASBHAI VAGADIYA,JIVTIBEN FULABHAI,CHANDUBHAI FULABHAI,JAYANTILAL FULABHAI,RASIKLAL FULABHAI	MR AMAR D MITHANI	JUMABHAI KASAMBHAI,AMADBHAI ALIBHAI,ORIENTAL INSURANCE CO.,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
19086	FA/3491/2007	27/02/2008	DINESHBHAI SAVJIBHAI PATEL,	MR NITIN M AMIN	JAMNADAS KAKUBHAI KUNDARIYA,NEW INDIA ASSURANCE CO. LTD.	
19087	FA/3492/2007	11/01/2008	PRAFULLABEN NARENDRAKUMAR BRAHMBHATT,MINOR NIKHIL NARENDRAKUMAR BRAHMBHATT,BALWANTBHAI UMEDBHAI BRAHMBHATT,KANCHANBEN BALWANTBHAI BRAHMBHATT	MR. S. M. GOHIL	NEW INDIA ASSURANCE CO. LTD.,YOGESHBHAI CHANDUBHAI BRAHMBHATT,MEHULBHAI MAHESHBHAI BRAHMBHATT	NOTICE SERVED,MR SUNIL B PARIKH
19088	FA/3493/2007	12/02/2019	KODIBEN MAGANBHAI NAYEE,RAJESHKUMAR MAGANLAL NAYEE,CHETNABEN MAGANBHAI NAYEE	MR JV JAPEE	PARBATSINH NATHUSINH RATHOD,RAMANBHAI RAMCHANDBHAI PATEL,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19089	FA/3494/2007	03/07/2015	RAMIBAI CHOTHA AYAR,	UNSERVED EXPIRED (N)	SAMAT KARSAN AHIR,SHIVRAMBHAI DHARAMSHIBHAI THACKER,UNITED INDIA INSURANCE CO.LTD.,MAHADEV V. KALLA,UNITED INDIA INSURANCE CO.LTD,MAHIBEN CHOTHA AYAR,SHOBHNABEN CHOTHA AYAR,KARSAN CHOTHA AYAR	NOTICE SERVED,UNSERVED EXPIRED (N)
19090	FA/3495/2007	22/08/2014	TARLIKABEN WD/O ASHOKBHAI SUTHAR,	MR R.K.MANSURI	ASHOKKUMAR DATARAM YADAV,RAJESH PRAVINBHAI GOR,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR PALAK H THAKKAR
19091	FA/3496/2007	28/08/2014	CHENSINH BHAVARSINH CHUDAVAT,	MR AMIT V THAKKAR	SHREENATH TRAVELS,NATIONAL INSURANACE COMPANY LTD.,GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT,MR PREMAL R JOSHI,MR DAKSHESH MEHTA
19092	FA/3499/2007	02/09/2014	VITHALBHAI MULCHANDBHAI SADHU,	MR ARPIT A KAPADIA	MOHMAD YUSUF MAFAT,MOHMAD HANIF HUSEIN RASULBHAI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
19093	FA/3501/2007	11/02/2017	UNITED INDIA INSURANCE CO LTD.,	SHARMISHTA A DAVE	MOJIBEN WD/O. AJMALBHAI MANSANGBHAI RAJPUT,MONIBEN MANSANGBHAI RAJPUT,NAGJIBHAI MANSANGBHAI RAJPUT,JETHABHAI DHANABHAI,STATE TRANSPORT CORPORATION GUJARAT STATE,SHANKERJI RUDAJI RAJPUT	RULE NOT RECD BACK,RULE UNSERVED
19094	FA/3503/2007	24/06/2008	JITENDRA RAMLAL JOSHI,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	IBRAHIMBHAI GULAMMOHMED SHAIKH,MAMTA TRAVELS, PROPRIETOR SMT. A.R.PATEL,UNITED INDIA INSURANCE CO. LTD.	,MS MEGHA JANI,(MR NIRAL R MEHTA)
19095	FA/3504/2007	23/02/2016	MAYURBHAI JETHABHAI PATEL,	MR BHARAT JANI	VIKRAMSINH PRATAPSINH DARBAR,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR PALAK H THAKKAR
19096	FA/3507/2007	25/04/2017	JAMNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHAGWANBHAI BACHHUBHAI CHUDASAMA,	MR PANKAJ R DESAI
19097	FA/3517/2007	01/04/2008	KIRITKUMAR BATUKBHAI DESAI,	MR MRUGEN K PUROHIT	JAYANTIBHAI TRIBHOVANDAS,MARFATIYA TRANSPORT SERVICE,NEW INDIA ASSURANCE CO. LTD.	
19098	FA/3518/2007	18/11/2019	GULABBA DILUBHA VADHER,VAJRAJSINH DILUBHA VADHER,DASHRATHBA DILUBHA VADHER,DIPAK DILUBHA VADHER,DAKSHABA DILUBHA VADHER,RAJENDRASINH DILUBHA VADHER,GITABA SUKHDEVSINH JADEJA	MR PREMAL S RACHH	CHANDULAL TULSIDAS NANDASANA OWNER OF TRUCK,NATIONAL INSURANCE COMPANY	RULE SERVED,MR SUNIL B PARIKH
19099	FA/3519/2007	29/03/2012	ROYAL SUNDARAM ALLIANCE INSURANCE CO.,	MR DAKSHESH MEHTA	DAHIBEN PURSHOTTAMBHAI PATEL,RANJANBHAI PURSHOTTAMBHAI PATEL,DHARMENDRABHAI DHULABHAI PATEL	RULE SERVED
19100	FA/3522/2007	28/09/2017	VALLABHBHAI AMRABHAI BALVA,	MR HARSHAD K PATEL	JIVANBHAI RANABHAI MAKWANA,	MR MB PARIKH
19101	FA/3525/2007	19/10/2015	GIRISH CHAMANLAL MATHRANI THRO' HIS LEGAL GUARDIAN,	MS SD RAMI	LALITKUMAR CHAMANLAL MATHRANI,NEW INDIA ASSURANCE CO.	RULE SERVED,MR PALAK H THAKKAR
19102	FA/3526/2007	26/08/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	GOPAL SUNDARLAL DHOBI,NAVNITKUMAR MOTIRAM JOSHI	MR ANIL S DAVE,MR AS ASTHAVADI,MS NITUBALA BHATIYA
19103	FA/3528/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI SAKALCHAND VALAND,	MR GM AMIN
19104	FA/3529/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANMALI MAGANBHAI PATEL,	UNSERVED EXPIRED (N)
19105	FA/3530/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAMODARBHAI JIVABHAI PRAJAPATI,	MR GM AMIN
19106	FA/3531/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIREN ANUBHAI SHAH-CHAIRMAN OFNIL DHAVAN CO.OP.HOU.SOC.,	UNSERVED EXPIRED (N)

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19107	FA/3532/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI CHHOTABHAI SINCE DECD. THRO' HEIRS,KALPESH NARANBHAI PATEL,VIMALABEN NARANBHAI PATEL,SUNIL NARANBHAI PATEL,DIPAK NARANBHAI PATEL	,NOTICE UNSERVED
19108	FA/3533/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN SOMABHAI SINCE DECD. THRO' HEIRS.,BHIKHUBHAI SOMABHAI PATEL,BHADRESH SOMABHAI PATEL	,NOTICE UNSERVED
19109	FA/3534/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN MOHANJI THAKORE,	UNSERVED EXPIRED (N)
19110	FA/3535/2007	22/09/2008	ADDL.SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN CHHAGANJI GANGAJI,	UNSERVED EXPIRED (N)
19111	FA/3536/2007	09/01/2014	DEPUTY COLLECTOR,AUXI. SALES TAX COMMISSIONER	GOVERNMENT PLEADER	BAI KASHI VIRSING KHIMLA,KALUBHAI VIRSINGBHAI,SAMSU CHHAGAN	,MR VIJAY N RAVAL
19112	FA/3537/2007	09/01/2014	DEPUTY COLLECTOR,AUXI. SALES TAX COMMISSIONER	GOVERNMENT PLEADER	MITHIYABHAI MANGALIYABHAI SINCE DECD. THRO' HEIRS.,NADIYABHAI MITHIYABHAI DAMOR,KANTIBHAI MITHIYABHAI DAMOR,HADIBEN MITHIYABHAI DAMOR	
19113	FA/3538/2007	09/01/2014	DEPUTY COLLECTOR,AUXI. SALES TAX COMMISSIONER	GOVERNMENT PLEADER	BIJIYABHAI SURPALBHAI MINAMA,KALIBEN BIJIYABHAI MINAMA,BADIYABHAI BIJIYABHAI MINAMA	
19114	FA/3539/2007	09/01/2014	DEPUTY COLLECTOR,AUXI. SALES TAX COMMISSIONER	GOVERNMENT PLEADER	NARSINGBHAI SURPALBHAI SANGHADIYA,	MR VIJAY N RAVAL
19115	FA/3540/2007	09/01/2014	DEPUTY COLLECTOR,AUXI. SALES TAX COMMISSIONER	GOVERNMENT PLEADER	DALSINGBHAI NATHIYABHAI MAVI,VARSINGBHAI DALSINGBHAI MAVI,MANSINGBHAI DALSINGBHAI MAVI,BABUBHAI DALSINGBHAI MAVI,RAMABEN DALSINGBHAI MAVI	
19116	FA/3542/2007	24/06/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI RANCHHODBHAI,	MR KM SHETH
19117	FA/3543/2007	24/06/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI BECHARBHAI,	RULE NOT RECD BACK
19118	FA/3544/2007	24/06/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANBHAI NANABHAI,	MR KM SHETH
19119	FA/3545/2007	24/06/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI NARANBHAI,	MR KM SHETH
19120	FA/3546/2007	24/06/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVUBHAI KALUBHAI,	MR KM SHETH
19121	FA/3547/2007	12/11/2016	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI RANCHHODBHAI,	UNSERVED EXPIRED (R)
19122	FA/3548/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	MANHARLAL GIRDHARLAL DALWADI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR BS PATEL,MRS RANJAN B PATEL
19123	FA/3549/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	PARTY NOT GIVEN,HARMANBHAI ISHWARBHAI PATEL,MAGANBHAI ISHWARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR BS PATEL,MRS RANJAN B PATEL
19124	FA/3550/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	PARTY NOT GIVEN,ANWARBHAI JIVABHAI,SUBHANBEN JIVABHAI,CHHATRASANG,PRATAPBHAI,FAIZUBHAI,RUPSING,MUM TAZBEN,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
19125	FA/3551/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	UDESINGBHAI DAJIBHAI,GANGABEN WD/O UDESINH RATHOD,PRATAPHAI (SON),DARIYABEN (DAUGHTER),ANUBEN (SON),ABHESINH (SON),ANANDIBEN (DAUGHTER) OF RATHODUDESIH DAIJIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19126	FA/3552/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	PARTY NOT GIVEN,CHIMANBHAI ISHWARBHAI PATEL,SHANTILAL ISHWARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED
19127	FA/3553/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	RAMANBHAI CHUNIBHAI PATEL SINCE DECD. THRO' HEIRS,DIPTIBEN RAMANBHAI PATEL,HARSHALBHAI VIKRAMBHAI PATEL,HETABEN VIKRAMBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
19128	FA/3554/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	PARTY NOT GIVEN,,JAMNABEN KHODABHAI PARMAR,CHHATRASINH KHODABHAI PARMAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
19129	FA/3555/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	PARTY NOT GIVEN,VIMLABEN GORDHANBHAI PATEL,KAMLABEN GORDHANBHAI PATEL,SURESHBHAI GORDHANBHAI PATEL,JAYESHKUMAR GORDHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
19130	FA/3556/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	PARTY NOT GIVEN,DAYALBHAI VALJIBHAI,MAGANBHAI VALJIBHAI,ISHWRABHAI VALJIBHAI,DAMJIBHAI RAGHAVBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,RULE UNSERVED
19131	FA/3557/2007	30/06/2015	INDIAN OIL CORPORATION LTD.,	(MRS MAUNA M BHATT)	UDESINGBHAI DAJIBHAI,GANGABA WD/O RATHOD UDESINH,PRATAPBHAI (SON),DARIYABEN (DAUGHTER),ANUBEN (DAUGHTER),ABHESINH (SON),ANANDIBEN (DAUGHTER) OF RATHODUDESINH DAIJIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER
19132	FA/3559/2007	23/11/2015	ORIENTAL INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURJEET KAUR KABALSINGH,AMARJEETKAUR KABALSINGH,DALJEETSINGH KABALSINGH,BHAGTARSINGH KABALSINGH SANDHU,KIRANSINGH JAKHARSING,SULEMAN GULAMRASUL DHANIYAVIW-ALA	NOTICE SERVED,MR TRILOK J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19133	FA/3560/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGAN BADHAR (SINCE DEC'D THRO'HEIRS & LRS),RAJLIBEN MAGAN BADHAR (SINCE DECEASED),MAJIBEN MAGANBHAI, DAUGHTER,VIRSING MAGANBHAI,SON,SOMABHAI MAGANBHAI,SON,SHANKERBHAI MAGANBHAI,SON,JITABHAI MAGANBHAI,SON,NARPATBHAI MAGANBHAI,SON,RUPA BADHAR,MATHUR MANA,JESING BADHAR (SINCE DECD' THRO'HEIRS & LRS),TEJLIBEN WD/O JESING BADHAR,MANIBEN JESING,DAUGHTER,ABHESING JESING,SON,BHIKHABHAI JESING,GALIBEN JESINGBHAI,MANSINGBHAI JESINGBHAI,SON,LILABEN JESINGBHAI,DAUGHTER,NATHIYA MANA,DALSUKH BHAIJI(SINCE DECEASED THRO'HEIRS & LRS),GULIBEN DALSUKH,(DECEASED),JASHWANTSINH DALSUKHBHAI,SON,NAVALSINH DALSUKHBHAI,SON,NARSING DALSUKHBHAI,SON,KAILASHBEN NAWALSING D/O LATE NAWALSINH DALSUKHBHAI,GEMA HIRA (SINCE DEC'D THRO' HEIRS & LRS),SUKLIBEN GEMABHAI,(DECEASED),KALUBHAI HIRABHAI (SINCE DECD'THRO'HEIRS &LRS),AMBALAL HIRABHAI,KAKUDIBEN WD/O KALUBHAI HIRABHAI,RAISINGBHAI KALUBHAI,KALIBEN KALUBHAI,DAUGHTER,VAJESING KALUBHAI,SON,KALU HIRA,AMBALAL HIRA,SAYBA PUNA (SINCE DEC'D THRO'HEIRS & LRS),RANGLIBEN WD/O SAYBA PUNA,BHIMSING SAYBA PUNA,SON,PARBATBHAI SAYBABHAI (SINCE DEC'D THRO'HEIRS & LRS),CHAMPABEN WD/O PARBATBHAI,MOHANBHAI PARBATBHAI,DHANABHAI PARBATBHAI,RAJUBHAI PARBATBHAI,PARSING PUNA	,RULE SERVED,UNSERVED EXPIRED (R),MR UM SHASTRI
19134	FA/3561/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAYBABHAI PUNABHAI(SINCE DEC'DTHRO'HEIRS & LRS),RANGLIBEN WD/O SAYABA PUNA,BHIMSING SAYBA PUNA, SON,PARBATBHAI SAYBABHAI (SINCE DEC'D THRO' HEIRS & LRS),CHAMPABEN WD/O PARBATBHAI,MOHANBHAI PARBATBHAI,DHANABHAI PARBATBHAI,RAJUBHAI PARBATBHAI,PARSINGBHAI PUNABHAI,AMBALAL HIRABHAI,SUKLIBEN GEMABHAI(SINCE DEC'DTHRO'HEIRS & LRS),KALUBHAI HIRABHAI (SINCE DEC'DTHRO'HEIRS & LRS),AMBALAL HIRABHAI,KAKUDIBEN WD/O KALUBHAI HIRABHAI,RAISINGBHAI KALUBHAI,KALIBEN KALUBHAI,DAUGHTER,VAJESING KALUBHAI,SON	,UNSERVED EXPIRED (R),MR UM SHASTRI
19135	FA/3562/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI DHANSUKHBHAI,SOMABHAI DHANSUKHBHAI,BABUBHAI DHANSUKHBHAI	MR UM SHASTRI
19136	FA/3563/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSING KALUBHAI,MANSING KANTIBHAI & ABHESING KANTIBHAI,LAXMAN NANSING	MR UM SHASTRI
19137	FA/3564/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI CHHAGANBHAI,BHATHUBHAI CHHAGANBHAI,NANDABEN CHHAGANBHAI,RAMESHKUMAR RAMSING	MR UM SHASTRI
19138	FA/3565/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBHAI RUPABHAI,CHAMPIBEN WD/O. RUPA ZERA,NATHUBHAI RUPABHAI,BHATHUBHAI BHURABHAI,RATANSINH RUPABHAI,RAIJIBHAI RUPABHAI	UNSERVED EXPIRED (R),MR UM SHASTRI
19139	FA/3566/2007	16/11/2011	ADDITIONAL SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI BABARBHAI,	MR UM SHASTRI
19140	FA/3567/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENDHABHAI MADHABHAI,PATEL HIRABEN MADHABHAI	RULE NOT RECD BACK,MR BS PATEL
19141	FA/3568/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTILAL ISHVARLAL,	MR BS PATEL,MRS RANJAN B PATEL

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19142	FA/3569/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI BECHARDAS,	MR BS PATEL
19143	FA/3570/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI NARSINHDAS,	MR BS PATEL
19144	FA/3571/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BECHARBHAI UGARABHAI,	MR BS PATEL
19145	FA/3572/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL CHANDUBHAI DAHYABHAI,	RULE NOT RECD BACK
19146	FA/3573/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI HARIDAS,	MR BS PATEL
19147	FA/3574/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI KESHAVLAL,	MR BS PATEL
19148	FA/3575/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BHAICHANDBHAI RANCHHODDA,	MR BS PATEL,MRS RANJAN B PATEL
19149	FA/3576/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI GIRDHARBHAI,	MR BS PATEL,MRS RANJAN B PATEL
19150	FA/3577/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI MANILAL,	MR BS PATEL
19151	FA/3578/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI MOTIBHAI,	RULE NOT RECD BACK
19152	FA/3579/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI REVABHAI,	MR BS PATEL,MRS RANJAN B PATEL,MR TEJAS P SATTA
19153	FA/3580/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL GANGABEN JOITARAM,	MR BS PATEL
19154	FA/3581/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI CHATURBHAI,	RULE NOT RECD BACK
19155	FA/3582/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BHAICHANDBHAI AMTHIDAS,	MR BS PATEL
19156	FA/3583/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL GOPALBHAI KHEMCHANDDAS,	MR BS PATEL
19157	FA/3584/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTBHAI HARGOVANDAS,	MR BS PATEL
19158	FA/3585/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI ISHVARLAL,	MR BS PATEL,MRS RANJAN B PATEL
19159	FA/3586/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	RAJPUT AMBUJI JAVANJI,	MR BS PATEL,MRS RANJAN B PATEL
19160	FA/3587/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PARMAR SHIVAJI BADARJI,	RULE NOT RECD BACK
19161	FA/3588/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL PRAHALADBHAI RAMDAS,	MR BS PATEL
19162	FA/3589/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RANCHHODBHAI NARSINH DECD.,SHANKARBHAI SINCE DECD. THRO' JOITABHAI SHANKARBHAI PATEL	,RULE NOT RECD BACK
19163	FA/3590/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KASHIBEN ISHVARLAL,	MR BS PATEL,MRS RANJAN B PATEL
19164	FA/3591/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	GIRDHARBHAI SINCE DECD. THRO' PATEL JOITABHAI GIRDHARBHAI,	MR BS PATEL,MRS RANJAN B PATEL
19165	FA/3592/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NARAYANBHAI AMICHANDDAS,	RULE NOT RECD BACK
19166	FA/3593/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MANGUBEN JOITARAM,	MR BS PATEL,MRS RANJAN B PATEL

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19167	FA/3594/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI HARIDAS,	RULE NOT RECD BACK
19168	FA/3595/2007	10/12/2010	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI NARSINHDAS,	RULE NOT RECD BACK
19169	FA/3598/2007	09/01/2014	DY. COLLECTOR & LAND ACQUISITION OFFICER,REGIONAL / AUX	GOVERNMENT PLEADER	GANAVA KISHANBHAI NEVABHAI,	MR VIJAY N RAVAL
19170	FA/3600/2007	04/08/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	GHANSHYAMBHAI BHIKHABHAI,	MR BHARAT JANI
19171	FA/3602/2007	08/06/2017	ORIENTAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	PRAFULADEVI PRABHATSINH DAULATSINH ZHALA,HARSHADSINH PRABHATSINH ZHALA,DIGVIJAYSINH PRABHATSINH ZHALA,KUNDANBA PRABHATSINH ZHALA,FATEHPURA DOODH UTPADAK SAHAKARI MANDALI,DHARAMBHAI MAVJIBHAI KANGARIYA,NEW INDIA INSURANCE CO.LTD.	RULE SERVED,MR AJAY R MEHTA,MR TEJAS P SATTA,MR.HIREN M MODI
19172	FA/3603/2007	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED RAVJI VIRJIBHAI,SAKARBEN RAVI,PRABHUDAS RAVJI,KANCHANBEN RAVJI,NARMADABEN RAVJI,HANSABEN RAVJI,RANJANBEN RAVJI	,NOTICE SERVED,MR VIMAL M PATEL
19173	FA/3604/2007	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED BHAGAVAN KACHRA,BALUBHAI BHAGWANBHAI,VALLABHBHAI BHAWANBHAI,VALJIBHAI BHAGWANBHAI,KASHIBEN BHAGWANBHAI	,NOTICE SERVED
19174	FA/3605/2007	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED OF BHAGWAN KACHRA,BALUBHAI BHAGWANBHAI,VALLABHBHAI BHAGWANBHAI,VALJIBHAI BHAGWANBHAI,KASHIBEN BHAGWANBHAI	,NOTICE SERVED
19175	FA/3606/2007	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGJI DEVJIBHAI,	NOTICE SERVED
19176	FA/3607/2007	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED ARJANBHAI LAVABHAI,HARJIBHAI ARJANBHAI,SAVJIBHAI ARJANBHAI,DHANJIBHAI ARJANBHAI,HIMMATBHAI ARJANBHAI,BALUBHAI ARJANBHAI,SAVITABEN ARJANBHAI C/O SAVITABEN PARSHOTTAMBHAI,KAMLABEN ARJANBHAI C/O KAMLABEN RAGHAV GOVINDBHAI,SHANTUBEN ARJANBHAI C/O SHANTUBEN KALYAN KANJI	,NOTICE SERVED
19177	FA/3608/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NAGDANBHAI GANESHBHAI AHIR,RAJIBEN NAGDANBHAI AHIR,BABUBHAI NAGDANBHAI AHIR,KANKUBEN NAGDANBHAI AHIR,MEGHABHAI NAGDANBHAI AHIR,SAVITABEN NAGDANBHAI AHIR,DHANIBEN NAGDANBHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR S/O. KALURAM JAT,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR JOLLY R SHAH,MR DAKSHESH MEHTA
19178	FA/3609/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VASHRAMBHAI RAVABHAI AHIR,RUDIBEN WIFE OF VASHRAMBHAI AHIR,JIVANBHAI VASHRAMBHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR S/O. KALURAM JAT .,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19179	FA/3610/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHACHIBEN WIDOW OF DALABHAI RAVABHAI AHIR,RAIYABEN DALABHAI AHIR,RAJIBEN DALABHAI AHIR,VIRAMBHAI DALABHAI AHIR MINOR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR S/O. KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19180	FA/3611/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MADEVBHAI NARANBHAI AHIR,MERAMBHAI NARANBHAI AHIR,DAHYABHAI NARANBHAI AHIR,KARANBHAI NARANBHAI AHIR,KANKUBEN NARANBHAI AHIR,KAYABHAI SAMATHBHAI AHIR,RAJKUMAR S/O. KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19181	FA/3612/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DEVIBEN WIDOW OF BABUBHAI LALBHAI AHIR,DAHIBEN BABUBHAI AHIR,MANIBEN BABUBHAI AHIR,BAVUBEN BABUBHAI AHIR,BABABHAI BABUBHAI AHIR MINOR,RATANBHAI BABUBHAI AHIR MINOR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR S/O. KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19182	FA/3613/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PURIBEN WIDOW OF KANABHAI HAJABHAI AHIR,KANKUBEN KANABHAI AHIR,DAHIBEN KANABHAI AHIR,BADHIBEN KANABHAI AHIR,PATABHAI KANABHAI AHIR,PAMIBEN KANABHAI AHIR,VALABHAI KANABHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19183	FA/3614/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHACHIBEN BHIKHABHAI BHAGABHAI AHIR,PAMIBEN BHIKHABHAI AHIR,MINOR SAKHIBEN BHIKHABHAI AHIR,MINOR KANABHAI BHIKHABHAI AHIR,MINOR CHHANUBEN BHIKHIR,MINOR RAIYABEN BHIKHABHAI AHIR,BHACHIBEN WIDOW OF BHAGABHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR S/O. KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,NOTICE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19184	FA/3615/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VAGHABHAI RAMBHABHAI AHIR,KAYABHAI SAMATBHAI AHI9R,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,SERVED BY RPAD (R),MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19185	FA/3616/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VAGHABHAI RAMABHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19186	FA/3617/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VIRABHAI KHENGARBHAI AHIR,MINOR SURESHBHAI VIRABHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19187	FA/3618/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VIRABHAI KHENAGARBHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19188	FA/3619/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RANABHAI JESANGBHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19189	FA/3620/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHADEVBHAI DEHURBHAI AHIR,DEVRAJBHAI MAHADEVBHAI AHIR,KANKUBEN MAHADEVBHAI AHIR,HAMIRBHAI MAHADEVBHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19190	FA/3621/2007	08/02/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHUMAYABHAI LUMBHABHAI AHIR,ZAMUBEN WIFE OF BHUMAYABHAI AHIR,KAYABHAI SAMATBHAI AHIR,RAJKUMAR SON OF KALURAM JAT,NATIONAL INSURANCE CO. LTD.	,RULE SERVED BY DS,MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
19191	FA/3623/2007	24/04/2008	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	SAMJI GOVIND MATA,DANGAR GOPAL VERA	RULE SERVED,MR CH VORA
19192	FA/3624/2007	24/04/2019	TALUKA PANCHAYAT MENDARDA,DIST. PRIMARY EDUCATION OFFICER	NOTICE SERVED,MS KHYATI P HATHI	MALIBEN RUKHADBHAI,BHUPATBHAI RUKHADBHAI,GRAMPANCHYAT THRO' SARPANCH	(MR DHIRENDRA MEHTA),MR AMAR D MITHANI

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19193	FA/3626/2007	16/09/2008	THE NEW INDIA ASSURANCE CO.LTD,	MR KV GADHIA	TEJABHAI SAVABHAI DANGAR,MAHESHWARI HANDLING AGENCY LTD	RULE SERVED,(MR SANDEEP N BHATT)
19194	FA/3628/2007	22/03/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	AMARSINH MOTIBHAI PAGI,HETALBEN AMARSINH PAGI,BHARATKUMAR AMARSINH PAGI,CHANDRAKUMAR MUKUNDRAI BHATT,BHARATBHAI BHEMABHAI PAGI DELETED VIDE EXH.11,HIRABHAI SHAMABHAI KHANT	,DELETED,(MR SK BUKHARI)
19195	FA/3629/2007	22/03/2012	UNTIED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	AMARSINH MOTIBHAI PAGI,HETALBEN AMARSINH PAGI,BHARATKUMAR AMARSINH PAGI,CHANDRAKANT MUKUNDRAI BHATT,BHARATBHAI BHEMABHAI PAGI DELETED VIDE EXH.11,HIRABHAI SHAMABHAI KHANT	DELETED,RULE NOT RECD BACK,(MR SK BUKHARI)
19196	FA/3638/2007	23/02/2012	DECD. HEMIBEN HARDAS THRO' HERLEGAL HEIRS,HARDAS LAXMANBHAI,MINOR KIRTIBEN HARDAS,MINOR PRADIP HARDAS,MINOR YOGESH HARDAS	MR RAXIT J DHOLAKIA	JAGMALBHAI EBHABHAI SOLANKI,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
19197	FA/3744/2007	29/07/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANCHI MAHMADE ISHAMILE (SINCE DEC'DTHRO' HEIRS& LRS),PIRABHAI MAHMADBHAI,ISMAIL MAHMADBHAI,ISHUKBHAI MAHMADBHAI,ALIBHAI MAHMADBHAI,HURBAIBEN MAHMADBHAI,SHARUBEN MAHMADBHAI,SONBAI MAHMADBHAI	,MR KL DAVE
19198	FA/3745/2007	29/07/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SULTAN DADA (SINCE DEC'D THRO'HEIRS & LRS),SULTANBHAI DADABHAI	,MR KL DAVE
19199	FA/3746/2007	29/07/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI AURJENBHAI KOLI (SINCE DEC'D THRO'HEIRS & LRS),MOTIBEN NARANBHAI KOLI(WIFE),DAYBEN NARANBHAI KOLI,PARSHOTTAMBHAI NARANBHAI KOLI,BABUBHAI NARANBHAI KOLI,BHIMABHAI NARANBHAI KOLI,AJAYBEN NARANBHAI KOLI,MALUBEN NARANBHAI KOLI	,(MR HM PRACHCHHAK),MR KL DAVE
19200	FA/3748/2007	27/02/2008	HASMUKHBHAI KANTIBHAI TAILOR,	MR MANAN A SHAH	VISHNUBHAI PUNJABHAI PATEL,G.S.R.T.C.	
19201	FA/3749/2007	14/11/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHANUVATHI JAGANNATH RAO SANYASI,R.S.ELECTRICALS	NOTICE SERVED,RULE SERVED
19202	FA/3753/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMRATBHAI SHANKARBHAI,	MR HARNISH V DARJI
19203	FA/3754/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM HIRABHAI,PATEL HIRABHAI HARIBHAI,PATEL AMRUTBHAI HARIBHAI,PATEL RAMESHBHAI HARIBHAI THRO' ADMINISTRATOR	MR HARNISH V DARJI
19204	FA/3755/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL CHHAGANBHAI SENDHABHAI,PATEL AMBARAMBHAI MOHANBHAI,PATEL MAGANBHAI HARIBHAI,PATEL NARSINHBHAI PRABHUDAS THRO' ADMINISTRATOR	RULE SERVED,MR HARNISH V DARJI
19205	FA/3756/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NATHABHAI SHIVRAM,PATEL BAJI SHIVABHAI THRO' ADMINISTRATOR,SHANTABEN BHAJIBHAI PATEL (DECEASED),BHAGABHAI BHAJIBHAI PATEL,MANJULABEN BHAJIBHAI PATEL,MADHIBEN BHAJIBHAI PATEL	,MR HARNISH V DARJI
19206	FA/3757/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENDHABHAI SINCE DECD. THRO' PATEL KHEMABHAI S.,	MR HARNISH V DARJI
19207	FA/3758/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SHANKARBHAI JOITABHAI,	RULE SERVED
19208	FA/3759/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DAHYABHAI PITAMBARBHAI,PATEL TRIBHOVANDAS HARGOVANDAS	MR HARNISH V DARJI
19209	FA/3760/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MADHAVLAL NATHABHAI,PATEL KASHIRAM NATHABHAI,PATEL GOVINDBHAI NATHABHAI	MR HARNISH V DARJI
19210	FA/3761/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SHANKARLAL SHAMBHUBHAI,	MR HARNISH V DARJI

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19211	FA/3762/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAMBHAI JIVRAM,PATEL NAVINBHAI JETHABHAI	RULE SERVED
19212	FA/3763/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SHANKARBHAI MADHABHAI,PATEL AMBARAM VELABHAI	RULE SERVED
19213	FA/3764/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	JORABHAI SINCE DECD. THRO' PATEL PRAVINBHAI BABABHAI,	MR HARNISH V DARJI
19214	FA/3765/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL ISHVARBHAI KHODABHAI,	RULE SERVED
19215	FA/3766/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SHANTABEN SINCE DECD. PATEL VINODKUMAR KANJIBHAI,	RULE SERVED
19216	FA/3767/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL HARIBHAI SINCE DECD. THRO' PATEL ASHOK DAHYABHAI,	MR HARNISH V DARJI
19217	FA/3768/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RAMJIBHAI TRIKAMBHAI,PATEL HARIBHAI TRIKAMBHAI	MR HARNISH V DARJI
19218	FA/3769/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL VIRCHANDBHAI JOITABHAI,PATEL BHAGABHAI JOITABHAI SINCE DIED HIS LEGAL HEIRS,AMBABEN BHAGABHAI PATEL,MUKESHBHAI BHAGABHAI PATEL,CHETANABEN BHAGABHAI PATEL,SAROJBEN BHAGABHAI PATEL,PATEL KHEMABHAI JOITABHAI,PATEL BABULAL JOITABHAI	,RULE SERVED
19219	FA/3770/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMRUT SHANKARBHAI,	MR HARNISH V DARJI
19220	FA/3771/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL VITTHALBHAI MANORBHAI SINCE DIED HIS LEGAL HEIRS,KANKUBEN VITHALBHAI PATEL,RAMESHBHAI VITHALBHAI PATEL,DINESHBHAI VITHALBHAI PATEL,BHARATBHAI VITHALBHAI PATEL,BHAGAVATIBEN VITHALBHAI PATEL,PATEL KARSHANBHAI JIVRAM,PATEL ISHVARBHAI MANORBHAI,PATEL RAMESHBHAI NANJIBHAI,PATEL PRABHURAM SHIVRAM	,RULE SERVED
19221	FA/3772/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM PRABHUVA,PATEL JETHABHAI TALSI SINCE DIED HIS HIERS,RAIBEN JETHABHAI PATEL,MAFATLAL JETHABHAI PATEL,NATHALAL JETHABHAI PATEL,REVBHAI JETHABHAI PATEL,NARSINGBHAI JETHABHAI PATEL,PATEL HIRABHAI AMBARAM,PATEL HIRABEN AMBARAM	,RULE SERVED
19222	FA/3773/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BHAGWANBHAI AMBARAM,	MR HARNISH V DARJI
19223	FA/3774/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL VITTHALBHAI MADHABHAI,PATEL JAYANTIBHAI MOTIBHAI,PATEL RAMESHBHAI MOTIBHAI	MR HARNISH V DARJI
19224	FA/3775/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NATHABHAI AND MOTIBEN THRO' ADMINISTRATOR,	MR HARNISH V DARJI
19225	FA/3776/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL LAKHUBHAI,	MR HARNISH V DARJI
19226	FA/3777/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JAYNTIBHAI ISHWARDAS ADMN. OF PATEL ISHWARBHAI,PATEL VITTHALBHAI JOITABHAI,PATEL BHAGUBHAI JOITABHAI,PATEL KANTIBHAI JOITABHAI,PATEL JABUBEN JOITARAM,PATEL JIVIBEN JOITARAM,PATEL SHIVIBEN JOITARAM,PATEL AMTHIBEN JOITARAM	MR HARNISH V DARJI
19227	FA/3778/2007	22/06/2011	STATE OF GUJARAT THRO' SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL PRABHUDAS THRO' ADMN PATEL MIRATBEN PRABHUDAS,	MR HARNISH V DARJI

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19228	FA/3781/2007	15/02/2008	BHALABHAI JIVABHAI PRAJAPATI,	MR VIJAY J SHAH	UNITED INDIA INSURANCE CO.LTD.,JAYESHKUMAR BABUBHAI PATEL OWNER OF TRUCK NO. GRT-4980,VIRAMJI NOORMOHMAD MUSALMAN (DRIVER)	RULE SERVED BY DS,RULE UNSERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
19229	FA/3782/2007	12/04/2019	ICICI LOMBARD INSURANCE CO. LTD. SURAT,	MR VIBHUTI NANAVATI	PATEL ARVINDBHAI AMRUTBHAI DODAMIYA,ARJANBHAI MASHRUBHAI KANJIYA,BHIMABHAI MAMABHAI MEWADA,BHAVESHBHAI LAKSHMIKANT HINDOCHA	RULE SERVED,MR CHETAN B RAVAL,(MR NIKHIL S KARIEL)
19230	FA/3783/2007	17/07/2008	KETANKUMAR BHARATBHAI PATEL,	MR JV JAPEE	DEEPALIKA KETANKUMAR PATEL,	RULE SERVED BY DS
19231	FA/3784/2007	17/07/2008	KETANKUMAR BHARATBHAI PATEL,	MR JV JAPEE	DEEPALIKA KETANKUMAR PATEL,	RULE SERVED BY DS
19232	FA/3788/2007	07/01/2016	PUNJIBEN WD/O. MOHANBHAI JETHABHAI PARMAR,NATUBHAI MOHANBHAI CHAMAR,RAMESHBHAI MOHANBHAI CHAMAR	MR JV JAPEE	RAMANBHAI KAHYABHAI KATARA,THE STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED
19233	FA/3789/2007	07/04/2010	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF GORDHAN LALLU,NATHIBEN GORDHAN.,MAFATBHAI GORDHAN],MOHAN GORDHAN,CHIMAN GORDHAN,CHANDU GORDHAN,PRAVINBHAI GORDHAN,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR KASHYAP R JOSHI
19234	FA/3790/2007	07/04/2010	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF FULABHAI RAVJI,KESAR @ KESHABEN FULA RAVJI,MANILAL FULABHAI,CHANDUBHAI FULABHAI,SOMABHAI FULABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR KASHYAP R JOSHI
19235	FA/3791/2007	07/04/2010	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD. BHARATSANG NAGJI,SHANTABEN BHARATSANG,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,MR KASHYAP R JOSHI
19236	FA/3792/2007	07/04/2010	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHATURBHAI BHAILALBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR KASHYAP R JOSHI
19237	FA/3793/2007	07/04/2010	SPL.LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAJENDRA GORIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK,MR KASHYAP R JOSHI
19238	FA/3794/2007	22/03/2012	HARESHKUMAR GUNVANTRAY SHALOT,ILABEN HARESHKUMAR SHALOT	MR YN RAVANI	DRIVER OF LUX. BUS GJ-2/T/3936ISHWARBHAI JIVABHAI PARMAR,OWNER OF LUX.BUS GJ-2/T/3936 HASMUKHKUMAR MOHANLAL PATEL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MS AMEE YAJNIK
19239	FA/3803/2007	23/04/2008	NEW INDIA ASSURANCE CO. LTD.,	MR HEMANT S SHAH	NITABEN LALITKUMAR PARIKH,PALLAVI LAILTKUMAR PARIKH,PUNAMCHANDRA KESHAVLAL PARIKH,KUSUMBEN PUNAMCHANDRA PARIKH,VALJIBHAI RUPABHAI CHHAGA,NARAN BHACHU GOPAL	NOTICE SERVED,MR TRILOK J PATEL
19240	FA/3804/2007	23/04/2008	NEW INDIA ASSURANCE CO. LTD.,	MR HEMANT S SHAH	KANCHANBA BHAGUBH JADEJA,SURENDRASINH BHAGUBHA JADEJA,RANUBHA MADHUBHA JADEJA,VALJIBHAI RUPABHAI CHHAGA,NARAN BHACHU GOPAL	NOTICE SERVED,MR SK PATEL
19241	FA/3805/2007	23/01/2009	JAIMINIBEN BIPINKUMAR PATEL,ANSHUMAN B. PATEL,PASHIBEN KANTILAL PATEL,KANTILAL RAMABHAI PATEL	MR ASHUTOSH R BHATT	MANISH MEENA AVANTILAL MEENA,SATYANARAYAN MEENA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR VASANTS SHAH
19242	FA/3806/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL HAJI SULEMAN MOHAMMAD,	NOTICE NOT RECD BACK
19243	FA/3807/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL MOHAMMAD UMARJI TEDA,	(MR A J PATEL)
19244	FA/3808/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHAQ HAJI MOHAMMAD KARIM,	(MR A J PATEL)

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19245	FA/3809/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM AHMADVALI DADABHAI,	(MR A J PATEL)
19246	FA/3810/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAP ALI AHMAD,	(MR A J PATEL)
19247	FA/3811/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MUSE ADAM,	NOTICE NOT RECD BACK
19248	FA/3812/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISMAIL ADAM IBRAHIM AIYUB ILIYAS ADAM,	NOTICE NOT RECD BACK
19249	FA/3813/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MUSE AHEMAD BAPU,	NOTICE NOT RECD BACK
19250	FA/3814/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARIMKHAN RAHIMKHAN,	(MR A J PATEL)
19251	FA/3815/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHAK ABDULLA PATEL,	NOTICE NOT RECD BACK
19252	FA/3816/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA VALI UMARJI ABRAHAM,	(MR A J PATEL)
19253	FA/3817/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUDBHAI KARIM,	NOTICE NOT RECD BACK
19254	FA/3818/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMED UMARJI DADABHAI,	(MR A J PATEL)
19255	FA/3819/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI CHHOTUBHAI VALAND,	NOTICE NOT RECD BACK
19256	FA/3820/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BASIR HAJI VALI,	NOTICE NOT RECD BACK
19257	FA/3821/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL SULEMAN AMANJI,	(MR A J PATEL)
19258	FA/3822/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISMAIL IBRAHIM VALI YUSUF IBRAHIM PATEL,	NOTICE NOT RECD BACK
19259	FA/3823/2007	02/05/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN WIDOW OF DESAIBHAI PATEL,	NOTICE NOT RECD BACK
19260	FA/3825/2007	14/02/2014	ARVINDBHAI GOPAJI VANZARA,	MRS REKHA H KAPADIA	KIRANKUMAR AMTHABHAI PATEL,NILESHBHAI RAMESHBHAI PATEL,NEW INDIA INSURANCE CO.	NOTICE SERVED,MR SHASHIKANT S GADE
19261	FA/3826/2007	19/02/2015	BHARATIBEN HIMATLAL JODHANI,SAURABHBHAI HIMATLAL JODHANI	MR SANDIP C SHAH	SAIJIBHAI MALJIBHAI DESAI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR RITURAJ M MEENA
19262	FA/3828/2007	17/03/2015	JAGRUTI SHISHIR BANUGARIYA (PATEL),	MR MEHUL SHARAD SHAH	RAVJI KANTHAN AHIR,KESARIA MAVJI (MAVA),NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
19263	FA/3829/2007	09/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAVJI VELJI RABADIA DECEASED,PATEL RATANBEN MAVJI VELJI RABADIA (WIFE),PATEL HANSA MAVJI RABADIA (DAUGHTER),PATEL VIPUL MAVJI RABADIA,MINOR PATEL HITESH MAVJI RABADIA,MINOR PATEL PRAVIN MAVJI RABADIA,PATEL VISHRAM VALJI RABADIA	RULE SERVED,MR.D K.PUJ
19264	FA/3839/2007	19/10/2015	CARGO MOTORS GUJARAT LTD.,	MR PRATIK P THAKKAR	NEW INDIA ASSURANCEL CO. LTD.,JANMOHAMMED RAHIMBHAI MANSURI,MOHANLAL THARUMAL SERVANI	NOTICE SERVED,MR SANDIP C SHAH,MR ASHUTOSH R BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19265	FA/3843/2007	28/09/2017	BHOLABHAI CHATURBHAI PATEL,	MR SS TRIVEDI	LAXMIPRASAD MADHAVPRASAD SHASTRI,BHANUPRASAD LAXMIPRASAD SHASTRI,KANJIBHAI BABALDAS PATEL,KESHAVLAL VITHALDAS PATEL,BHAICHAND AMTHABHAI PATEL,NARANBHAI HARGOVANDAS PATEL,NAROTTAMBHAI TRIBHOVANDAS PATEL,PRAKASHKUMAR AATISHABHAI PATEL,CHARITY COMMISSIONER	,NANAVATY ADVOCATES
19266	FA/3844/2007	20/03/2015	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	SHIVABHAI HOTHABHAI,MINOR LILABEN VITTHALBHAI (THROUGH RESP. NO. 1),MINOR KAILASBEN VITTHALBHAI (THROUGH RESP. NO. 1),MINOR DASHRATHBHAI VITTHALBHAI(THROUGH RESP. NO. 1),MINOR RANJANBHAI VITTHALBHAI (THROUGH RESP. NO. 1),GHELABHAI S. BHARWAD,NAMDEV NIVARATIBHAI BALGE	RULE SERVED,SERVED BY AFFIX. (R)
19267	FA/3845/2007	03/03/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DILIPSINH,VILASBEN DILIPSINH VAGHELA	,MR.HIREN M MODI
19268	FA/3847/2007	23/02/2012	NATIONAL INSURANCE CO. LTD. GODHRA,	MR MEHUL SHARAD SHAH	RASHIDABIBI WD/O. SATTARBHAI ANUSWALA,SHABBIRBHAI SATTARBHAI ANUSWALA,KULSUMBIBI WD/O. MOHAMMAD ANUSWALA,RANJITBHAI PRAGJIBHAI CHAUHAN,KIRITKUMAR CHIMANLAL SHAH,NEW INDIA ASSURANCE CO. LTD.,AKHTARBHAI SATTARBHAI ANUSWALA,SALIMBHAI SATTARBHAI ANUSWALA	NOTICE SERVED,MR SHASHIKANT S GADE,MR ARPIT A KAPADIA
19269	FA/3848/2007	02/04/2008	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	SOBHANABEN WD/O. JAGDISH DAVE,KETAN S/O. JAGDISH DAVE,CHANDANBEN MANEKLAL DAVE DECD.THROUGH THE LRS,KANAIYALAL M.DAVE C/O JAYANTIBHAI M.DAVE,MADHUSUDAN M.DAVE,RAJESH JAGDISH DAVE,RAHISKHA IMAMKHA DELETED AS PER COURT ORDER,MANSINH SHYMALAL JAT DELETED AS PER COURT ORDER,KETAN J. DAVE,THE ORIENTAL INSURANCE CO. LTD	,DELETED,RULE SERVED,MR PINAKIN M RAVAL
19270	FA/3849/2007	02/04/2008	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	KETANKUMAR J. DAVE,MUNNAKHAN SHERKHAN PATHAN,MANSINH SHYAMALAL JAT,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PINAKIN M RAVAL
19271	FA/3850/2007	02/04/2008	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	JYOTSNABEN J. DAVE,MUNNAKHAN SHERKHAN PATHAN,MANSINH SHYAMLAL JAT,KETAN J. DAVE,THE ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
19272	FA/3857/2007	19/03/2014	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL GOBARBHAI GOPALDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19273	FA/3858/2007	19/03/2014	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	RABARI RUKHIBEN RAYMALBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19274	FA/3859/2007	19/03/2014	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL KACHARABHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19275	FA/3860/2007	19/03/2014	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL JIVIBEN RANCHHODBHAI WD/O PATEL RANCHHODBHAI CHATUR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL

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19276	FA/3861/2007	19/03/2014	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL AMATHIBEN GOPALDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19277	FA/3862/2007	04/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF DEC MANGAJI KHODAJI,PRABHATJI MANGAJI,PUNJIBEN MANGAJI,BALUBEN MANGAJI,MANAJI KHODAJI,KALAJI KHODAJI,ISHWARBHAI BHAKTIBHAI PATEL THRO' POH,SPL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
19278	FA/3863/2007	04/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	VASANTKUVARBA NARENDRASINH VAGHELA,SPL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
19279	FA/3864/2007	03/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	PATEL JAYANTIBHAI BECHARDAS,SPL LAND ACQUISITION OFFICER	RULE NOT RECD BACK, (MR A J PATEL),MR DHARMESH C GURJAR
19280	FA/3865/2007	03/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	BALDEVBHAI RANCHODBHAI PATEL,BHIKABHAI RANCHHODBHAI PATEL,NATHABHAI JIVIDAS PATEL,GAJIBEN WD/O.NATHABHAI PATEL,JAYANTIBHAI NATHABHAI PATEL,AMRUTBHAI NATHABHAI PATEL,NATVARBHAI NATHABHAI PATEL,JASHIBEN NATHABHAI PATEL,SAVITABEN NATHABHAI PATEL,JOITABHAI JIVIDAS PATEL,SPL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL,MR DHARMESH C GURJAR
19281	FA/3866/2007	03/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF DEC NARANBHAI MAGANDAS,MAFATLAL NARANABHAI,MADHAVDAS NARANBHAI,BALDEVBHAI NARANBHAI,BHIKHIBEN NARANBHAI,JIVIBEN NARANBHAI,RAMIBEN NARANBHAI,MANIBEN WD/O.MADHAVDAS PATEL,DILIPKUMAR MADHAVDAS PATEL,RAJENDRAKUMAR MADHAVDAS PATEL,SPL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK, (MR A J PATEL),MR DHARMESH C GURJAR
19282	FA/3867/2007	03/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF DEC KARSHANBHAI MAGANBHAI,NATHIBEN KARSHANBHAI PATEL,KANTABEN KARSHANBHAI PATEL,AMBALAL KARSHANBHAI PATEL,MANGUBEN KARSHANBHAI PATEL,RAMANBHAI KARSHANBHAI PATEL,HIRABEN KARSHANBHAI PATEL,VISHNUBHAI KARSHANBHAI PATEL,BABIBEN KARSHANBHAI PATEL,SPL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK, (MR A J PATEL),MR YATIN SONI,MR HITESH B PATEL,MR DHARMESH C GURJAR
19283	FA/3868/2007	03/07/2012	THE GENERAL MANAGER,	MR AJAY R MEHTA	MATHURBHAI MAGANDAS,SPL LAND ACQUISITION OFFICER	RULE NOT RECD BACK, (MR A J PATEL),MR DHARMESH C GURJAR
19284	FA/3872/2007	12/01/2015	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	NATVARLAL DAMODARDAS BAROT,INDIRABEN NATVARLAL BAROT,GITABEN ARUNBHAI BHRAHMBHATT,SWATIBEN ARUNBHAI BHRAHMBHATT,SANJAY ARUNBHAI BHRAMBHATT,SANDHYABEN NATVARLAL BAROT,RAMESHCHANDRA RATILAL,BHIMJIBHAI SHAMJIBHAI PATEL	DELETED,MR HA SEJPAL
19285	FA/3873/2007	07/02/2014	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHANIBEN RAMESHBHAI SOLANKI (HARIJA) WD./O. RAMESHBHAI,MINOR DINESH RAMESHBHAI SOLANKI (HARIJAN),RUDABHAI RAVABHAI SOLANKI (PRAJAPATI),MEGHJI VAJU SOLANKI (HARIJAN),DELETED,AHIR BULK CARRIERS	DELETED,RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)

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19286	FA/3876/2007	09/02/2015	THE NEW INDIA ASSURANCE CO.LTD,	MR VIBHUTI NANAVATI	SURESHCHANDRA BAGMALBHAI DOSHI,SNEHLATABEN SURESHCHANDRA DOSHI,HARPALSINH BALDEVSINH RANA,SANDVIK CHOKSI LIMITED,THE NATIONAL INSURANCE CO.LTD DIVISIONAL OFFICE IV	RULE SERVED,MR MEHUL SHARAD SHAH,MR YATIN SONI,MR PRAVIN GONDALIYA
19287	FA/3881/2007	19/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,JAGERSINH RAMCHANDRA BAJANIYA	MRS VASAVDATTA BHATT	HANSABEN PANCHABHAI SOLANKI WD/O DECD PANCHABHAI M.SOLANKI,SANJAY PANCHABHAI SOLANKI S/O DECD PANCHABHAI M.SOLANKI,SHARADA PANCHABHAI SOLANKI D/ODECD PANCHABHAI M. SOLANKI,BHARATI PANCHABHAI SOLANKI D/ODECD PANCHABHAI M. SOLANKI,KANTI PANCHABHAI SOLANKI S/O DECD PANCHABHAI M. SOLANKI,MAGANBHAI DHUNABHAI SOLANKI FATHER OF PANCHABHAI M.SOLANKI,JABUBEN MAGANBHAI SOLANKI MOTHER OF PANCHABHAI M.SOLANKI,BATUKBHAI TAPUBHAI BAGTHARIYA,ANWARALIBHAI KASAMBHAI TEJA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,DECEASED LITIGANT,MR PALAK H THAKKAR,MR. HEMAL SHAH
19288	FA/3882/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI JASBHAI PATEL,GORDHANBHAI BHULABHAI	RULE UNSERVED,(MR A J PATEL),MR APURVA R KAPADIA
19289	FA/3883/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RAMBHAI,	(MR A J PATEL)
19290	FA/3884/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI ISHVARBHAI - TRUSTEEOF JAHER DHARMADA TRUST,	(MR A J PATEL)
19291	FA/3885/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI RAMBHAI PATEL,	(MR A J PATEL)
19292	FA/3886/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAUSHIKBHAI CHATURBHAI PATEL,RAMBHAI CHATURBHAI PATEL	RULE NOT RECD BACK,(MR A J PATEL)
19293	FA/3887/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI BHALALBHAI PATEL,	RULE NOT RECD BACK
19294	FA/3888/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHASKARBHAI RAMANBHAI PATEL PARTNER - SHAYONA RICE MILL,	(MR A J PATEL)
19295	FA/3889/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI NARANBHAI PATEL,RAMANBHAI NARANBHAI PATEL,SHANTABEN NARANBHAI PATEL	RULE NOT RECD BACK,(MR A J PATEL)
19296	FA/3890/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARUNBHAI MANIBHAI PATEL,VIMLABEN MANIBHAI PATEL,PRAVINBHAI MANIBHAI PATEL	RULE NOT RECD BACK,(MR A J PATEL)
19297	FA/3891/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMBHAI THAKORBHAI PATEL,	(MR A J PATEL)
19298	FA/3892/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHBHAI CHIMANBHAI PATEL POA HOLDER OF SAROJBEN HARIBHA,SAROJBEN HARIBHAI PATEL	RULE NOT RECD BACK,(MR A J PATEL)
19299	FA/3893/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTIBHAI JIVABHAI PATEL,	(MR A J PATEL)
19300	FA/3894/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHUDAJI CHHAGUJI THAKORE,	(MR A J PATEL)
19301	FA/3895/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHABABHAI MOHANBHAI RAVAL,RAMAJI SHAKARAJI,KALAJI SHAKARAJI,KALABHAI SHAKARABHAI	,(MR A J PATEL)
19302	FA/3896/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI ISHVARBHAI,BHUPENDRA SHIVABHAI,CHINUBHAI SHIVABHAI,CHAMPABEN SHIVABHAI	,(MR A J PATEL)

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19303	FA/3897/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BHALABHAI PATEL,	
19304	FA/3898/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN ASHABHAI PATEL,	(MR A J PATEL)
19305	FA/3899/2007	04/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI AMBALAL,	(MR A J PATEL)
19306	FA/3919/2007	26/09/2020	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	BACHU PRASAD SURJI KHERVAT F/OLATE GUDDU PRASAD,CHAMPADEVI BACHUPRASAD KHERVATM/O. LATE GUDDU PRASAD,NARANDAN BHERDAN,KISHOR NARANJI GADHVI	DS AFF.NOT FILED (R),(MR SANDEEP N BHATT),MR MEHUL S SHAH,(MR SURESHM SHAH)
19307	FA/3920/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GITABEN SHAMBUBHAI PATEL,	(MR A J PATEL),MR APURVA R KAPADIA
19308	FA/3921/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATJI ISHVARJI,	RULE UNSERVED
19309	FA/3922/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHAJI KANUJI,CHANCHALBEN KANUJI RAVJI	NOTICE SERVED,(MR A J PATEL)
19310	FA/3923/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANSINH JAVANSINH,RANJITSINH SINCE DECD. THRO' NARENDRASINH RANJITSINH,RAMCHANDRASINH SINCE DECD.THRODHARMENDRAASINH RAMCHANDRASINH,MANIBEN JASVANTSINH	NOTICE SERVED,(MR A J PATEL)
19311	FA/3926/2007	10/06/2015	THE NEW INDIA ASSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MINOR HIMANIBEN,MINOR MILANKUMAR,VAJUBAI J UMRETHIYA,JERAMBHAI RANCHODBHAI UMRETHIYA,ARVINDBHAI BAPJIBHAI VIRADIYA,DAHYABHAI GANGDASBHAI PALODI	RULE SERVED,MR HARESH H PATEL,MR.HIREN M MODI,MR JAY M BARAIYA,(MR RUSHIKESH J VYAS)
19312	FA/3931/2007	25/11/2016	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MINABEN WD/O. SUSHILKUMAR JAINATH SAROJ,JAINATHA JOKHAIRAM SAROJ,KEVLADEVI JAINATH SAROJ,KANTAPRASAD RAMDEV SAROJ	RULE SERVED,MR.HIREN M MODI
19313	FA/3933/2007	05/02/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MUNNIBEN WD/O. RAMAVTAR JAHULAL RAJPUT NAGJIBHAI,MINOR OMVATI RAMAVTAR THRO' MUNNIBEN (RESP. 1),SIKANDARBHAI RAJBHA RANA,DHARMENDRA HASMUKHBHAI PRAJAPATI	RULE NOT RECD BACK,MR.HIREN M MODI
19314	FA/3935/2007	25/07/2017	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RAMILABEN WD/O BHARATBHAI HARSINGBHAI DAMOR,MEENABEN BHARATBHAI DAMOR,DAXABEN BHARATBHAI DAMOR,MANJULABEN BHARATBHAI DAMOR,HIRALBEN BHARATBHAI DAMOR,HARSINGBHAI CHHAGANBHAI DAMOR,SAMUDIBEN HARSINGBHAI DAMOR,PRAKASHCHANDRA OCCHHAVLAL,KANIYALAL VALLAVDAS MODHIYA,ORIENTAL INSURANCE DCO. LTD,AMARSING RAVABHAI BILWA,SADIK ABDULRAHIM KHARADI	RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR UM SHASTRI,MR ARPIT A KAPADIA
19315	FA/3936/2007	03/12/2015	NATIONAL INSURANCE CO. LTD.,	MR NAGESH C SOOD	RAMABEN TRIBHOVANDAS LALCHETA,UNION PETROCHEM,UNITED INSURANCE CO. LTD.,YUSUFALI RUPAJI KESHWANI	RULE SERVED,MR HARSHAD K PATEL
19316	FA/3950/2007	19/10/2015	UMAR ZAKARIA SOTA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NAGDAN BHACHU AYAR,RUPA RAMJI DANA AYAR,NEW INDIA ASSURANCE CO. LTD,AMAD HAJI C/O DHULA RAVA AYAR,DHULA RAVA AYAR,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19317	FA/3958/2007	12/02/2008	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF THE DECEASED JEYESHBHAI PRABHUDAS PARMAR,PRABHUDAS @ PRAFULCHANDRA PARMAR,PRABHABEN PRABHUDAS PARMAR,GHUSABHAI PREMJIBHAI THUMMAR,SHAILESH TRIKAMBHAI RATHOD	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
19318	FA/3959/2007	12/02/2008	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. KANABHAI BHIKHABHAI BORIS,SAMUBEN KANABHAI BORSADIA,RAMESH KANABHAI,JYOTSNABEN KANABHAI BORSADIA,GOMTIBEN KANABHAI BORSADIA,GULSHANBHAI PREMJIBHAI THUMMAR,JIVABHAI TRIKAMBHAI RATHOD,SHAILESH TRIKAMBHAI RATHOD	,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
19319	FA/3960/2007	12/02/2008	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. KUNVARBEN BHADABHAI JAPDA,BHADABHAI THAPUBHAI JAPDA,NARENBHAI BHADABHAI JAPDA,DAVUBEN BHADABHAI JAPDA,DHIRAJBHAI BHADABHAI JAPDA,PATHABHAI BHADABHAI JAPDA,GHUSABHAI PREMJIBHAI THUMMAR,JIVABHAI TRIKAMBHAI RATHOD,SHAILESH TRIKAMBHAI RATHOD	,RULE SERVED,UNSERVED EXPIRED (R),MR AJ YAGNIK
19320	FA/3961/2007	12/02/2008	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. DHIRAJLAL RAMJIBHAI,RAMJIBHAI TIDABHAI,LABHUBEN RAMJIBHAI,GHUSHABHAI PREMJIBHAI THUMMAR,JIVABHAI TRIKAMBHAI RATHOD,SHAILESH TRIKAMBHAI RATHOD	,RULE SERVED,UNSERVED EXPIRED (R),MR AJ YAGNIK
19321	FA/3962/2007	12/02/2008	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	TEJABHAI VAJABHAI SAVALIA,TEJABHAI VAJABHAI SAVALIA,GHELABHAI TEJABHAI SAVALIA,RAJABHAI @ BABUBHAI TEJABHAI SAVALIA,JAMUBEN @ BADYBEN TEJABHAI SAVALIA,PANCHIBEN TEJABHAI SAVALIA,PRABHABEN TEJABHAI SAVALIA,GHUSABHAI PREMJIBHAI THUMMAR,JIVABHAI TRIKAMBHAI RATHOD,SHAILESH TRIKAMBHAI RATHOD	,RULE SERVED,UNSERVED EXPIRED (R),MR AJ YAGNIK
19322	FA/3963/2007	12/02/2008	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. RAMESHBHAI VAGHASIA,KANCHANBEN RAMESHBHAI VAGHASIA,MAHESHBHAI RAMESHBHAI VAGHASIA,GHUSABHAI PREMJIBHAI THUMMAR,SHAILESH TRIKAMBHAI RATHOD	,RULE SERVED,UNSERVED EXPIRED (R),MR PREMAL S RACHH
19323	FA/3966/2007	20/12/2010	SARDAR SAROVAR NIGAM LTD.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SOLANKI MOBUJI JORAJI SINCE DIED HIS LEGAL HEIRS,SOLANKI MANUJI MOBUJI SON,SOLANKI KITISANG MOBUJI SON,SOLANKI VELAJI MOBUJI,SOLANKI PRAVINSINH MOBUJI SON,SOLANKI JASHUJI MOBUJI SON DECD.HIS LEGAL HEIRS,SOLANKI INDIRABEN DAUGHTER IN LAW,SOLANKI MAHIYATSINH JASHUJI GEAND SON,SOLANKI JAYPALSINH JASHUJI GRAND SON,SOLANKI ANJULA JASUJI GRAND DAGUHTER	
19324	FA/3967/2007	24/06/2013	THE ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	SHANTILAL JEEVABHAI TARAIYA,JASVANTIBEN SHANTILAL TARIYA,JAYESH SHANTILAL TARIYA MINOR - THRO' RESP. 1/1,LAXMANBHAI JETHABHAI LALKIYA,DUDHIBEN DADUBHAI JOGAL	,MR NIRAV C THAKKAR,MR PREMAL S RACHH
19325	FA/3968/2007	24/06/2013	THE ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	DADUBHAI NATHABHAI JOGAL,NATHABHAI RAMDE JOGAL,RAMIBEN NATHABHAI JOGAL,DUDHIBEN DADUBHAI JOGAL,LAXMANBHAI JETHABHAI LALKIYA	,MR NITIN M AMIN
19326	FA/3973/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KANUBHAI TRIBHOVANDAS,	MR BS PATEL
19327	FA/3974/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	RAJPUT SHIVAJI BADARJI,	MR BS PATEL
19328	FA/3975/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENGHABHAI NARASINHBHAI,	MR BS PATEL,MRS RANJAN B PATEL
19329	FA/3976/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	ISHVARBHAI SINCE DECD. THRO' PATEL BHAICHAND ISHVARBHAI,	MR BS PATEL

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19330	FA/3977/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMTHIBEN MADHA HIRA,PATEL NATWARLAL MADHAVLAL	MR BS PATEL
19331	FA/3978/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BHOGILAL MAGANLAL,	MR BS PATEL,MRS RANJAN B PATEL
19332	FA/3979/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI NATHABHAI,	MR BS PATEL
19333	FA/3980/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BABABHAI BECHARBHAI,PATEL KANTIBHAI BECHARBHAI	MR BS PATEL
19334	FA/3981/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI NATHABHAI HIRDAS,	MR BS PATEL
19335	FA/3982/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	JOITABHAI SINCE DECD. THRO' PATEL MADHABHAI JOITABHAI,	MR BS PATEL
19336	FA/3983/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	VIRCHANDBHAI SINCE DECD. THRO'MADHAVLAL VIRCHANDBHAI PATEL,	MR BS PATEL
19337	FA/3984/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RATILAL MANGALDAS,	MR BS PATEL,MRS RANJAN B PATEL
19338	FA/3985/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENGHABHAI NARSINHBHAI RANCHHODDAS,	MR BS PATEL
19339	FA/3986/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SHAKARIBEN SENDHABHAI,	MR BS PATEL,MRS RANJAN B PATEL
19340	FA/3987/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI BECHARDAS,	MR BS PATEL,MRS RANJAN B PATEL
19341	FA/3988/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DAHIBEN BABULAL LAKHUDAS,	MR BS PATEL,MRS RANJAN B PATEL
19342	FA/3989/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MANGALBHAI SHANKARDAS,	MR BS PATEL
19343	FA/3990/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KALIDAS SHIVRAMDAS,	MR BS PATEL
19344	FA/3991/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMTHABHAI MOHANBHAI,	MR BS PATEL
19345	FA/3992/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	JOITARAM SINCE DECD. THRO' PATEL ROHITKUMAR JOITARAM,	MR BS PATEL
19346	FA/3993/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENDHABHAI BALDEVDAS,	MR BS PATEL,MRS RANJAN B PATEL
19347	FA/3994/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL HARJIVANBHAI UMEDBHAI,	MR BS PATEL,MRS RANJAN B PATEL
19348	FA/3995/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SOMABHAI JESANGBHAI,	MR BS PATEL,MRS RANJAN B PATEL
19349	FA/3996/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SURESHBHAI MADHABHAI,	MR BS PATEL,MRS RANJAN B PATEL
19350	FA/3997/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MANILAL PARSOTAMDAS,	MR BS PATEL,MRS RANJAN B PATEL
19351	FA/3998/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	BHAGWANBHAI SINCE DECD. THRO' PATEL KANTIBHAI BHAGAWANDAS,	MR BS PATEL
19352	FA/3999/2007	24/02/2010	SPL. LAND ACQ. OFFICER,	GOVERNMENT PLEADER	RAJPUT TAKHUJI VARVAJI,	MR BS PATEL,MRS RANJAN B PATEL
19353	FA/4001/2007	17/12/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HIMATSINH BHIMSINH SODHA PARMAR,DELETED,SHANTILAL TRIKAMDAS ALAMCHANDRANI	,RULE NOT RECD BACK,SERVED BY AFFIX.(R),MS AMRITA AJMERA

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19354	FA/4002/2007	07/03/2012	THE NEW INDIA ASSURANCE CO.LTD87,MAHAMA GANDHI ROAD,FORT,,	MS MEGHA JANI	SATEHSINGH DEVSINGH NEGI,RAJIDEVI. W/O SATEHSINGH NEGI,RAMEHS KARSANBHAI BODRA,KANJIBHAI KHIMJIBHAI KASUNDRA	RULE SERVED,MR ASHISH M DAGLI
19355	FA/4003/2007	23/03/2010	J.B.F. INDUSTRIES LTD.,	(MR JB PARDIWALA)	TRIMURTI ENTERPRISE- PARTNERSHIP FIRM,	
19356	FA/4004/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL KHUSHALBHAI KUBERBHAI,	NOTICE SERVED
19357	FA/4005/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL PRABHURAM JIVRAMDAS,	MR AV PRAJAPATI
19358	FA/4006/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL GODADBHAI MOHANBHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL ISHWARBHAI MOHANBHAI,PATEL SHANKARBHAI MOHANBHAI	,NOTICE SERVED
19359	FA/4007/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL JITENDRABHAI NATHALAL,PATEL BHARATBHAI NATHALAL	RULE UNSERVED
19360	FA/4008/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL DWAKADAS HEMRAJBHAI,	RULE SERVED
19361	FA/4009/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL MOHANBHAI TRIKAMDAS (SINCE DEC'D THRO'HEIRS & LRS),PATEL NAYNESHBHAI MOHANBHAI,PATEL PALIBEN MOHANBHAI,PATEL KOKILABEN MOHANBHAI,PATEL PINKIBEN MOHANBHAI	,RULE SERVED
19362	FA/4010/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL BECHABHAI AMBARAM (SINCE DEC'DTHRO' HEIRS& LRS),PATEL JITUBHAI BECHARDAS,PATEL SHANTABEN BECHARDAS,PATEL BHAGVATIBEN BECHARDAS,PATEL KASHIRAM AMBARAM	,NOTICE SERVED
19363	FA/4011/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL KANTABEN KANABHAI,PATEL ASHWINKUMAR KANABHAI,PATEL BHARTIBEN KANABHAI	RULE SERVED
19364	FA/4012/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL KUBERBHAI TRIKAMBHAI,	RULE SERVED
19365	FA/4013/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL JIVABHAI MANILAL,PATEL CHELABHAI MANILAL,PATEL KANTIBHAI MANILAL	RULE SERVED
19366	FA/4014/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI ISHVARBHAI,	RULE SERVED
19367	FA/4015/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL CHELABHAI MANILAL (SINCE DEC'D THRO'HEIRS & LRS),PATEL JAGDISHBHAI CHELADAS	,NOTICE SERVED
19368	FA/4016/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL MANCHANDBHAI MOHANBHAI (SINCE DECD'THRO'HEIRS & LRS),PATEL JADIBEN MANCHANDBHAI,PATEL MANIBEN MANCHANDBHAI,PATEL KRUSHNABEN MANCHANDBHAI,PATEL RAIBEN MANCHANDBHAI	,RULE SERVED
19369	FA/4017/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI MAGANBHAI,	RULE SERVED
19370	FA/4018/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL AMBARAM KANABHAI (SINCE DEC'D THRO' HEIRS & LRS,PATEL NARANBHAI AMBARAMDAS,PATEL HARGOVANBHAI AMBARAMDAS,PATEL BHARATBHAI AMBARAMDAS,PATEL KANUBHAI AMBARAMDAS,PATEL MANUBHAI AMBARAMDAS,PATEL SAVITABEN AMBARAMDAS,PATEL NARMADABEN AMBARAMDAS	,RULE SERVED,RULE UNSERVED
19371	FA/4019/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL LILABEN BHUDARBHAI,	RULE SERVED
19372	FA/4020/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VISHNUBHAI GODADBHAI VAHIVATKARTA OF KUBUTARKHANA,	RULE UNSERVED
19373	FA/4021/2007	29/08/2008	SARDAR SAROVAR NIGAM LTD,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI VIRCHANDAS,	RULE SERVED

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19374	FA/4022/2007	29/01/2015	GITABEN DINESHBHAI THAKKAR,DEVYANI DINESHBHAI THAKKAR,RESHMABEN DINESHBHAI THAKKAR,VIRAJ DINESHBHAI THAKKAR,KHUSBO DINESHBHAI THAKKAR	MR JITENDRA H SINGH	MUSABHAI AHMEDBHAI GARASIYA,DILIP JASHBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19375	FA/4023/2007	30/04/2013	SITABEN W/O. SURESHKUMAR KESHAVLAL MODI,MODI KIRANKUMAR SURESHKUMAR,RITABEN SURESHKUMAR MODI,BHAVESH SURESHKUMAR MODI	MR HIMANSU M PADHYA	VITHALBHAI DEVCHANDBHAI MODI,PETHABHAI MULABHAI DABHI,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR CB DASTOOR,MS AMEE YAJNIK
19376	FA/4024/2007	17/04/2013	MADHUMATI RAMESHCHANDRA MEHTA,	(MR BD KARIA)	HARIJAN AMBABEN MOHANBHAI,NEW INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,MR SUNIL B PARIKH,MR. YOGENDRA THAKORE
19377	FA/4027/2007	14/02/2012	RAJGOR ASHOKBHAI DINESHBHAI,	MR HIMANSU M PADHYA	CHAUDHARI PRATAPBHAI FULAJIBHAI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
19378	FA/4030/2007	13/09/2019	THAKORE BALUBHAI WD/O FATESINHVINAJI,THAKORE BHOPAJI FATEHSINH,THAKORE RAMESH FATESINH,THAKORE DASHRATH FATESINH	MR AMIT C NANAVATI	OIL AND NATURAL GAS COMMISSION,R A PATEL,NEW INDIA ASSURANCE CO. LTD,AMBABEN D/O FATESINH VIHAJI	RULE SERVED,MR BB NAIK,MR HEMANT S SHAH
19379	FA/4031/2007	01/09/2015	SURABHAI LALABHAI PARMAR,	MR PREMAL S RACHH	NEW INDIA INSURANCE CO. LTD,YUSUFMIYA YASINMIYA,YASINMINYA RAHMANMINYA	REFUSED SERVED (R) (70),MR GC MAZMUDAR,MR HG MAZMUDAR
19380	FA/4032/2007	19/02/2008	HEIRS OF DECD. PATEL MANUBHAI MAGANBHAI,MEENABEN MANUBHAI PATEL,HITESHKUMAR MANUBHAI PATEL,MINOR NIKULBHAI MANUBHAI PATELTHROUGH PETI. NO. 1/4,KALAVATIBEN MANUBHAI PATEL,KAMBUBEN MANUBHAI PATEL	MR JV JAPEE	ABHAYSINH RANJITSINH UDAVAT,GANIBHAI USMANBHAI MANSURI,UNITED INDIA INSURANCE COMPANYLTD.	,MS AMEE YAJNIK
19381	FA/4034/2007	16/04/2008	SURESH SHIVKUMAR JOSHI,BHAMINI SURESH JOSHI,ZARNA SURESH JOSHI	MR HARESH J TRIVEDI	RAMESH SHIVSHANKAR JOSHI,RANJAN RAMESHCHANDRA JOSHI,GOPAL RAMESHCHANDRA JOSHI,POP RAMESHCHANDRA JOSHI,HEMANT SHIVSHANKAR JOSHI,D.J.DALAL,CHANDRAKANT R SHAH	,MR AR MAJMUDAR
19382	FA/4035/2007	04/09/2013	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	HEIRS OF DECD. SALIM IBRAHIM @ SULEMAN HAJI,MARIAMBEN SALIM SHAIKH,MINOR HAMIDA SALIM SHAIKH,MINOR SHAIN SALIM SHAIKH,HAJRABEN WD/O. IBRAHIMBHAI D/OISHABHAI SHAIKH,ISMAILBHAI OSMANBHAI JUNEJA,BABUBHAI DEVRAMBHAI RABARI,IFFCO TOKYO GENERAL INSURANCE CO.	,NOTICE SERVED,MR AJAY R MEHTA,MR PREMAL S RACHH
19383	FA/4036/2007	04/09/2013	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	HEIRS OF DECD. JUSUFBHAI SHAIKH,JUSUFBHAI ISMAILBHAI SHAIKH,BIBIBEN JUSUFBHAI SHAIKH,ISMAILBHAI OSMANBHAI JUNEJA,BABUBHAI DEVRAMBHAI RABARI,IFFCO TOKYO GENERAL INSURANCE CO.	,NOTICE SERVED,MR AJAY R MEHTA,MR PREMAL S RACHH
19384	FA/4038/2007	27/01/2017	HARIBHAI PARSHOTTAMBHAI PATEL,	(MR PARESH M DARJI)	MAHENDRAKUMAR NARAYAN PATEL,GUJARAT STATE ROAD TRANSPORT CORP.	NOTICE SERVED
19385	FA/4040/2007	15/11/2014	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	NISHIT KIRITKUMAR RAVAL,NISHIT KIRITKUMAR RAVAL HEIR OF DECD. KIRITKUMAR RAVAL,IFFCO-TOKIO GENERAL INSURANCE CO. LTD.,PRAKASH VASANT THAKERA (PATIL),KISHOREKUMAR MOHANLAL BAFNA	NOTICE SERVED,MR AJAY R MEHTA,MR YN RAVANI
19386	FA/4041/2007	15/11/2014	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	NISHIT KIRITKUMAR RAVAL,NISHIT KIRITKUMAR RAVAL AS LEGAL HEIR OF DECD.,IFFCO TOKIO GENERAL INSURANCE CO. LTD.,PRAKASH VASANT THAKRE (PATIL),KISHOREKUMAR MOHANLAL BAFNA	NOTICE SERVED,MR AJAY R MEHTA,MR YN RAVANI

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19387	FA/4042/2007	15/11/2014	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SEEMA RAVIKUMAR SHETH,SARLA KAVALKUMAR SHETH,KAVALKUMAR BALMUKUND SHETH,NITISH KIRITKUMAR RAVAL .,IFFCO TOKIO GENERAL INSURANCE CO. LTD.,PRAKASH VASANT THAKRE (PATIL),KISHOREKUMAR MOHANLAL BAFNA	NOTICE SERVED,MR AJAY R MEHTA,MR YN RAVANI
19388	FA/4043/2007	15/11/2014	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SEEMA RAVIKUMAR SHETH,NISHIT KIRITKUMAR RAVAL HEIR OF DECD. KIRITKUMAR RAVAL,IFFCO-TOKIO GENERAL INSURANCE CO. LTD.,PRAKASH VASANT THAKERA (PATIL),KISHOREKUMAR MOHANLAL BAFNA	NOTICE SERVED,MR AJAY R MEHTA,MR YN RAVANI
19389	FA/4044/2007	05/03/2015	MANAGER,	MS LILU K BHAYA	SAMATBHAI BHIKHABHAI PARMAR,JAMSING UDASING CHAVDA	RULE SERVED,MS SUDHA C SHUKLA,MR H M SHAH
19390	FA/4045/2007	17/04/2013	LAXMIBEN KESHAVLAL PATEL,MINOR GOPAL KESHAVLAL PATEL,MINOR NIDHI KESHAVLAL PATEL	MR KASHYAP R JOSHI	NAGINBHAI RAMJIBHAI AJMERI,AJITSINH BAHADURSINH SOLANKI,NATIONAL INSURANCE CO.	RULE SERVED,MR DAKSHESH MEHTA
19391	FA/4046/2007	04/07/2012	RAHIMABEN WD/O. MUSABHAI MOHAMMADBHAI PATEL,MOHAMMED SALIM MUSABHAI PATEL,MOHAMMED RAFIK MUSABHAI PATEL	MR V B MALIK	SAROJ W/O. NARENDRAKUMAR KANOLIA,UNITED INDIA INSURANCE CO. LTD.,AHMEDBHAI RASULBHAI SUTHAR,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MS AMEE YAJNIK,MR ADIL R MIRZA
19392	FA/4047/2007	04/07/2012	ABDUL RAHIM HUSSAINBHAI DADU,	MR V B MALIK	SAROJ W/O. NARENDRAKUMAR KANOLIA,UNITED INDIA INSURANCE CO. LTD.,AHMEDBHAI RASULBHAI SUTHAR,UNITED INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,MS AMEE YAJNIK
19393	FA/4049/2007	07/02/2008	APT FINANCE & INVESTMENT CONSULTANCY SERVICES PVT.LTD.,KAIVALYA DESAI,DARSHAN JARIWALA	MR NV GANDHI	JIJI MARSHAL TRADING CO.PVT. LTD.,	MR KUNJAL D PANDYA
19394	FA/4051/2007	24/11/2017	MINAXIBEN WD/O. NILESHGIRI KANCHANGIRI GOSWAMI,MINOR CHIRAGGIRI NILESHGIRI GOSWAMI,MINOR SUNYGIRI NILESHGIRI GOSWAMI,HARIGANGABEN KANCHANGIRI GOSWAMI	MR MTM HAKIM	KANTIBHAI BECHARBHAI PATEL,NEW INDIA INSURANCE CO. LTD.,AJAYKUMAR CHHOTUBHAI PATEL,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MS LILU K BHAYA
19395	FA/4055/2007	29/09/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	JETHUBEN LALSINGH BHUPATSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
19396	FA/4056/2007	29/09/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	PRATAPJI HALUJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
19397	FA/4057/2007	29/09/2008	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	AMARSANG BHUPATJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
19398	FA/4060/2007	08/02/2008	MAHENDRABHAI VARVABHAI RAVAL,	MR DILIP B RANA	SHAKARABHAI RAVAL,CHAIRMAN,GSRTC,CHIMANLAL HARGOVANDAS PATEL,SURESHKUMAR CHIMANLAL PATEL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED BY DS,MRS VASAVDATTA BHATT,MS HINA DESAI
19399	FA/4061/2007	08/02/2008	RAMESHKUMAR DAHYALAL BHAVSAR,	MR DILIP B RANA	SHAKARABHAI RAVAL,CHAIRMAN,GSRTC,CHIMANLAL HARGOVANDAS PATEL,SURESHKUMAR CHIMANLAL PATEL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED BY DS,MRS VASAVDATTA BHATT,MS HINA DESAI
19400	FA/4062/2007	08/02/2008	SHIVAJI DIVANJI THAKOR,	MR DILIP B RANA	SHAKARABHAI RAVAL,CHAIRMAN,GSRTC,CHIMANLAL HARGOVANDAS PATEL,SURESHKUMAR CHIMANLAL PATEL,UNITED INDIA INSURANCE CO LTD.	NOTICE SERVED BY DS,MRS VASAVDATTA BHATT,MS HINA DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19401	FA/4064/2007	16/06/2014	CHANDUBHAI LALBHAI PATEL,	(MR A J PATEL)	SPECIAL LAND ACQUISITTION OFFICER,LAND ACQUISITION BODY	GOVERNMENT PLEADER,MR AJAY R MEHTA
19402	FA/4065/2007	05/03/2015	VISHNUBA WD/O. VIRENDRASINH MANSINH JADEJA,MINOR JYOTIBEN D/O. VIRENDRASINH JADEJA,MINOR PAPPUBHAI, S/O, VIRENDRASINH JADEJA,MANSINH RAMSINH JADEJA,GEETABEN W/O. MANISINH RAMSINH JADEJA	MR GT DAYANI	KANUSINH AMARSINH ZALA,MUKESHBHAI ISHWARBHAI PATEL,THE ORIENTAL INSURANCE COMPANY LTD.	NOTICE SERVED,MS KARUNA V RAHEVAR
19403	FA/4066/2007	21/04/2008	DHANESINH JUJARSINH SISODIYA,MANIBA DHANESINH SISODIYA	MR JV JAPEE	RANCHHODBHAI VIRABHAI BHARWAD,ZAKIRHUSEN A SHAIKH,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR MEHUL SHARAD SHAH
19404	FA/4067/2007	21/04/2015	BHARATKUMAR CHOTUBAHAI PATEL,KHYATIBEN BHARATKUMAR PATEL (MARRIED),DEVANGNABEN BHARATKUMAR PATEL,PRITIBEN BHARATKUMAR PATEL,PIYUSHKUMAR BHARATKUMAR PATEL	MR AMIT N PATEL	RAJENDRABHAI OMKAR MARATHE (DELETED),HUEN ZAKIR SOLANKI,NATIONAL INASURANCE CO. LTD.	,MR AZIZ AN ALVI,MS LILU K BHAYA
19405	FA/4080/2007	29/10/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,ISHWARBHAI CHHITABHAI SOLANKI (DIRVER)	MRS VASAVDATTA BHATT	SHANTABEN LAXMINARAYAN RATHOD,LAXMINARAYAN JAGANNATH RATHOD,RAJESHKUMAR LAXMINARAYAN RATHOD	MR MTM HAKIM
19406	FA/4084/2007	01/09/2008	MAHARASTRA STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MANJULA SHANKERBHAI TANDEL,VIBHUTIBEN SHANKERBHAI MINOR,TULSIBHAI SHANKERBHAI TANDEL MINOR,VISHNUBHAI GOVINDBHAI PANCHAL DRIVER	
19407	FA/4086/2007	24/06/2008	INDRASING NARANSING SARDAR,	(MR LM CHHABLANI)	JYOTI INDRASING SARDAR,MINOR DHANVANTI MANILAL,MINOR PRADIP MANILAL	RULE SERVED,MS SRUSHTI A THULA
19408	FA/4087/2007	25/07/2017	MINAXIBEN WD/O JAYANTILAL KALUBHAI PATEL,MINOR SACHINKUMAR JAYANTILAL GUARDIAN APPLICANT NO. 1,KALUBHAI MANGALBHAI PATEL,PUNJIBEN KALUBHAI PATEL	MR ARPIT A KAPADIA	HIRABHAI ARJANBHAI BARIA,DEEPAKKUMAR FULCHANDBHAI RANA,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MR VIBHUTI NANAVATI
19409	FA/4089/2007	15/02/2016	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MANJULABEN GAJENDRASINH RAULJI,SHWETABEN GAJENDRASINH RAULJI,BHAVDIP GAJENDRASINH SOLANKI (MINOR THRH RESP. NO. 1),RAJENDRASINH NATVARSINH RAULJI,MUKESHKUMAR DOLATSINH RAULJI	RULE SERVED
19410	FA/4090/2007	16/04/2008	BAJAJ ALIANCE GENERAL INSURANCE CO. THRO' ITS,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MANUBHAI HIRABHAI MAKWANA THRO' HIS HEIRS,PUNJIBEN MANUBHAI MAKWANA,HARESH MANUBHAI MAKWANA,SHANTUBEN MANUBHAI MAKWANA,MADHUBEN MANUBHAI MAKWANA (MINOR),TUSHAR MANUBHAI MAKWANA,JESIBEN HIRABHAI MAKWANA,VIKRAMSINH BHUPATSINH JADEJA	,RULE NOT RECD BACK, (MR JAGDISH H MEHTA),MR VIREN G DAVE,MR PREMAL S RACHH
19411	FA/4097/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DINESHCHANDRA CHHAGANLAL,BHAVESHCHANDRA DINESHCHANDRA BHATT	
19412	FA/4098/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL,	
19413	FA/4099/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL VALI MOHAMMAD HAJI,	
19414	FA/4100/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. VRAJLAL HIRALAL,VASANTBHAI VRAJLAL,VIDHYABEN VRAJLAL,KOKILABEN VRAJLAL,NAYNABEN VRAJLAL,GEETABEN VRAJLAL,MAYABEN VRAJLAL	
19415	FA/4101/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. VITTHALBHAI HIRABHAI,JAYANTIBHAI VITTHALBHAI	
19416	FA/4102/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI RANCHHODBHAI,	
19417	FA/4103/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDRAVANDAN CHHAGANLAL,	
19418	FA/4104/2007	02/09/2008	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI RANCHHODBHAI BHATT,	

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19419	FA/4120/2007	23/02/2012	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	GAJRABEN WD/O UDESING SHABHAI SOLANKI,MINOR SAJANBEN UDESING SOLANKITHRO' GAJRABEN WD/O UDESING,MINOR RAMILABEN UDESING SOLANKI THRO' GAJERABEN,MINOR AJAYKUMAR UDESING SOLANKI THRO' GAJERABEN,SHIRISH MADHUKAR MEHTA	MR SUNIL K SHAH,MS SUSHMA S SHAH,MR LR PATHAN
19420	FA/4122/2007	09/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	LALITABEN RAFAEL PARMAR,RAFAEL PARMAR	NOTICE SERVED,MR AV PRAJAPATI
19421	FA/4123/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR JETHABHAI KHANABHAI,	UNSERVED EXPIRED (N)
19422	FA/4124/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VANKAR HARIBHAI RAMABHAI,VANKAR KANJIBHAI RAMABHAI,VANKAR VALJIBHAI PANABHAI,VANKAR VIRCHANDBHAI PUNJABHAI,VANKAR DHANJIBHAI LAVJIBHAI,VANKAR HIRABHAI LAVJIBHAI,VANKAR ALKHABHAI LAVJIBHAI,VANKAR PRAVINBHAI LAKHABHAI,VANKAR KALABHAI LAKHABHAI,VANKAR VINODBHAI PUNJABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
19423	FA/4125/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGWATSINH GAMBHIRSINH,	MR SP MAJMUDAR
19424	FA/4126/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGWATSINH AMIRSINH,	MR SP MAJMUDAR
19425	FA/4127/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GEMALSANG DHULASANG,	MR SP MAJMUDAR
19426	FA/4128/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JEKIBEN KHUASANG,ABHESINH KHMANSANG,DILIPSINH KHUMASANG	MR SP MAJMUDAR
19427	FA/4129/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BACHUBHAI GANATSINH AMARSINH,	MR SP MAJMUDAR
19428	FA/4130/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF BHAGWATIBEN MAGANLAL,KISHORBHAI MAGAANLAL PATHAK	,MR SP MAJMUDAR
19429	FA/4131/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI DHULABHAI,REVABEN GOVINDBHAI	MR SP MAJMUDAR
19430	FA/4132/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANHARSINH PARTHAMSINH,	MR SP MAJMUDAR
19431	FA/4133/2007	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANAKSINH FATEHSINH'S GUARDIAN& BEST FRIEND NANBA FATESINH,	MR SP MAJMUDAR
19432	FA/4137/2007	07/03/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	MOHANBHAI RAMABHAI JADAV,DHARMESH MOHANBHAI JADAV,SURESHBHAI DACHUBHAI KANOJIYA (DHOBI),ASHOKBHAI AMICHAND PUNJABI	,NOTICE SERVED,MR MI MERCHANT,MR KL PANDYA
19433	FA/4138/2007	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,	MRS VASAVDATTA BHATT	HEIRS AND LRS OF DECEASED KANCHANLAL BABULAL PANDYA,PANDYA LILAVATIBEN KANCHANLAL WD/O DECEASED KANCHANLAL,PANDYA VIJAYBHAI KANCHANLAL S/O DECEASED KANCHANLAL,PANDYA SAILESH KANCHANLAL S/O DECEASED KANCHANLAL,PANDYA RAKESH KANCHANLAL S/O DECEASED KANCHANLAL,PANDYA RAKSHABEN KANCHANLAL D/O DECEASED KANCHANLAL,PRANSHANKAR BAPULAL PANDYA BROTHER OF DECEASED KANCHANLAL,BABULAL MOTILAL SHAH DRIVER OF S.T. BUS	,DELETED,RULE SERVED
19434	FA/4141/2007	08/07/2008	VASABHAI HEMABHAI PARMAR,HERABEN VASABHAI PARMAR,MULIBEN VASABHAI PARMAR,JASIBEN VASABHAI PARMAR,RAJESHKUMAR VASABHAI PARMAR,LAXMIBEN VASABHAI PARMAR,KALAVATIBEN VASABHAI PARMAR	MR CHIRAYU A MEHTA	SABIRBHAI ALAUDDIN ADHVANIYA,UNITED INDIA INSURANCE CO. LTD	

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19435	FA/4142/2007	12/04/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	BAJUBEN BHEGABHAI PADHIYAR,GABABHAI DAHYABHAI PADHIYAR,RAJESHBHAI BABUBHAI SOLANKI DRIVER OF RICKSHAW,DHULABHAI SANTUBHAI PATEL OWNER OF RICKSHAW	RULE SERVED,UNSERVED EXPIRED (R),MR HM PARIKH
19436	FA/4143/2007	04/03/2015	G.S.R.T.C.,	MRS FALGUNI D PATEL	TEJABHAI JOKHANABHAI BHIL,NANIBEN TEJABHAI BHIL,KALANDERKHAN TURBAZKHAN PATHAN,IDRISH ABDUL GANI BHUNGA,ORIENTAL INSURANCE CO. LTD.,GORDHANBHAI M. PATEL	DELETED,RULE SERVED, (MR SK BUKHARI)
19437	FA/4148/2007	25/04/2017	SHAILESHBHAI KISHORBHAI THAKKER,	MR KIRAN C MEHTA	SAMANTBHAI BHIKHABHAI KOLI - PATEL,PRITESHKUMAR PARSHURAM JESWAL,UNITED INDIA INSURANCE CO.LTD.,BHARATBHAI CHAMPAKLAL SHAH,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MS HINA DESAI,(MS NISHA M THAKORE)
19438	FA/4149/2007	07/04/2015	FULSHANKAR UMIYASHANKAR PANDIT,KISHORBHAI FULSHANKAR PANDIT,MADHUBEN ANANTRAI RAVAL,GEETABEN PINAKINBHAI VYAS,SHANTABEN FULSHANKAR PANDIT,PRAFULBEN KIRITKUMAR PANDIT,EKTABEN KIRITKUMAR PANDIT,BHUMIKABEN KIRITKUMAR PANDIT	MR PR JANI	G.S.R.T.C.,BAKULBHAI MULJIBHAI PARMAR,JABARDAN PRABHUDAN GADHVI	NOTICE SERVED
19439	FA/4150/2007	24/11/2017	RAMABHAI FATABHAI BARIYA,		BHIKHABHAI SOMABHAI SENWA,KHADABHAI K. PARMAR,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR HEMANT S SHAH
19440	FA/4151/2007	02/09/2008	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	DAMYANTIBEN MAHESHBHAI DARJI,KAUSHIK MAHESHBHAI DARJI,MINOR VISHAL MAHESHBHAI DARJI,GHANSHYAMBHAI CHATURBHAI PARMAR,ILABEN KALIDAS MISTRY,PRANAV SHANKERBHAI KAVDA,PRAGNESH SHANKERBHAI JADEJA,NEW INDIA ASSURANCE CO	SERVED BY AFFIX. (R),MR RJ GOSWAMI,MR SHASHIKANT S GADE,MR BHAVESH A PATEL
19441	FA/4155/2007	14/12/2019	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HEIRS & LRS OF DECD. JAYESH SAVJIBHAI AHIR,SAVJIBHAI BIJALBHAI,HEMIBEN SAVJIBHAI,HAMIDKHAN ALIMOHMAD,SURAJPRAKASH KIHANLAL,NEW INDIA ASSURANCE CO. LTD.,VALJIBHAI PARBATBHAI AHIR	,RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19442	FA/4156/2007	14/12/2019	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	KESHUBHAI LAKHAMNBHAI,HAMIDKHAN ALIMOHMAD,SURAJPRAKASH KIHANLAL,NEW INDIA ASSURANCE CO. LTD.,VALJIBHAI PARBATBHAI AHIR,AHIR SAVJIBHAI BIJALBHAI	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT),MS MEGHA JANI
19443	FA/4157/2007	14/12/2019	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HEIRS & LRS. OF DECD. CHATURBHAI MOHANBHAI KOLI,VAJILBEN CHATURBHAI,SHOBHNABEN CHATURBHAI,PRAVIN CHATURBHAI,BHAVANA CHATURBHAI,SONAL CHATURBHAI,DIPUBEN CHATURBHAI,REKHA CHATURBHAI,KISHOR CHATURBHAI,MOHANBHAI SIDABHAI KOLI,JIVTIBEN MOHANBHAI KOLI,HAMIDKHAN ALIMOHMAD,SURAJPRAKASH KIHANLAL,NEW INDIA ASSURANCE CO. LTD.,VALJIBHAI PARBATBHAI AHIR,AHIR SAVJIBHAI BIJALBHAI	,RULE NOT RECD BACK, (MR SANDEEP N BHATT),MS MEGHA JANI
19444	FA/4158/2007	14/12/2019	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HEIRS & LRS OF DECD. RAMESHBHAI BHAVANBHAI,BHANUBEN RAMESHBHAI,SANGITA RAMESHBHAI,ASHA RAMESHBHAI,BHAVANBHAI RAMESHBHAI,TIDIBEN BHAVANBHAI,HAMIDKHAN ALIMOHMAD,SURAJPRAKASH KIHANLAL,NEW INDIA ASSURANCE CO. LTD.,VALJIBHAI PARBATBHAI AHIR,AHIR SAVJIBHAI BIJALBHAI	,RULE NOT RECD BACK, (MR SANDEEP N BHATT),MS MEGHA JANI

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19445	FA/4159/2007	10/12/2010	SPECIAL LAND ACQUASITION OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI RANCHHODBH-AI,	NOTICE SERVED
19446	FA/4160/2007	10/12/2010	SPECIAL LAND ACQUASITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI PRABHUDAS,	NOTICE SERVED
19447	FA/4161/2007	10/12/2010	SPECIAL LAND ACQUASITION OFFICER,	GOVERNMENT PLEADER	PATEL HIRABHAI CHHAGANBHAI,	NOTICE SERVED
19448	FA/4162/2007	10/12/2010	SPECIAL LAND ACQUASITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL BHAGWANDAS,	NOTICE SERVED
19449	FA/4163/2007	10/12/2010	SPECIAL LAND ACQUASITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI VITHTHALBHAI,	NOTICE SERVED
19450	FA/4164/2007	10/12/2010	SPECIAL LAND ACQUASITION OFFICER,	GOVERNMENT PLEADER	PATEL SHAMBHUBHA CHELDAS,	NOTICE SERVED
19451	FA/4165/2007	30/06/2009	HEIRS OF DECD.KANAIYALAL MULJIBHAI DOSHI,MUKTIGAURI KANAIYALAL DOSHI,HASMUKH KANAIYALAL DOSHI,MAYANK KANAIYALAL DOSHI,BHAVESH KANAIYALAL DOSHI,BHARATI RAJENDRA VORA,KALPANA MUKESH MEHTA,NEETA JAYANT JANGLA,DEEPALI JUSHAR KATAKIA,HEIRS AND LRS OF DECD. VENILALMULJIBHAI DOSHI,GIRJALAXMI VENILAL DOSHI,HITENDRA VENILAL DOSHI,KIRTI VENILAL DOSHI,NEETA HARESHBHAI MEHTA,TARULATA VIJAYBHAI MEHTA,MINAXI SUBODH MODY	MR DN PANDYA	DHIRAJLAL MULJIBHAI DOSHI,HEIRS & LRS DECD. KISHORECHANDRA MULJIBHAI DOSHI,HASUMATI KISHORCHANDRA DOSHI,BHARATKUMAR K DOSHI,CHETANKUMAR K DOSHI,JAYSHREEBEN K DOSHI,DEVYANIBEN DILIPKUMAR DESAI,SEEMA MANOJKUMAR MODI,DOSHI ENTERPRISES,DOSHI CONSTRUCTION CO.,RAMAGAURI BALWANTRAY VALIA,VASUBEN HARSHADRAY GORADIA,HEIRS & LRS OF DECD. GULABBEN KISHORCHANDRA DESAI,KISHORECHANDRA DHANJIBHAI DESAI,MAHESH KISHORCHANDRA DESAI,DIPAK KOSHORCHANDRA DESAI,CHHAYA K MEHTA	,NOTICE SERVED,MR RJ GOSWAMI
19452	FA/4166/2007	05/12/2017	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	PRABHUBHAI KALIDAS TADVI,G.S.L (INDIA) LTD	RULE SERVED
19453	FA/4168/2007	23/03/2010	HASUMATIBEN JAYENDRABHAI BHATT,YAGNESHKUMAR JAYENDRABHAI BHATT,NAYANKUMAR JAYENDRABHAI BHATT	MR.HIREN M MODI	DINESHBHAI GORDHANBHAI PANCHALDELETED,G.S.R.T.C.,INDRAKUMAR KESHAVLAL RAVAL,HIMMATLAL MOTICHAND SHAH,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR
19454	FA/4169/2007	20/12/2017	JATINBHAI KESHAVBHAI TALATI,JIGNASHABEN JATINBHAI TALATI,MINOR HIMANSHU JATINBHAI TALATI,MINOR HEMALBEN JATINBHAI TALATI,MINOR HETALBEN JATINBHAI TALATI	MR MTM HAKIM	ILYAS ALIJIBHAI VOHRA,BISMILLAHKHAN AKBARKHAN PATHAN,NEW INDIA INSURANCE CO. LTD.,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR SANDIP C SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR
19455	FA/4171/2007	23/03/2018	RATANSING NAHARSING RAJPUT,RAJASTHAN STATE ROAD TRANSPORTCORPORATION	(MR BIPIN I MEHTA),(MR PARESH M DARJI)	BIPINKUMAR NATVARLAL SHETH,LATABEN BIPINKUMAR SHETH,MINOR NIRALI BIPINKUMAR SHETH	MR. D. P. KINARIWALA
19456	FA/4172/2007	15/11/2014	NISHIT KIRITKUMAR RAVAL,	MR ARPIT A KAPADIA	KIRITKUMAR RAMNIKLAL RAVAL,IFFICO- TOKYA GENERAL INSURANCE CO. LTD,PRAKASH VASANT THAKREY (PATIL),KISHOREKUMAR MOHANLAL BAFNA,ORIENTAL INSU. CO. LTD	NOTICE SERVED,MR AJAY R MEHTA,MR YN RAVANI
19457	FA/4175/2007	02/09/2014	RAMESHCHANDRA NATVARLAL RAVAL,	MR YN RAVANI	RABARI AMRUT LEKHABHAI,CHARUDHRY SHANKARBHAI MOTIRBHAI,UNITED INSURANCE CO.LTD	NOTICE SERVED,SERVED BY AFFIX(N),(MR MAULIK J SHELAT)
19458	FA/4176/2007	11/09/2014	VIMLABEN,WD/O VASUMAL MAHDEVMAL SINDHI,MINOR USHABEN VASUMAL SINDHI,MINOR BHAGWANDAS VASUMAL SINDHI,MINOR VIKIBEN VASUMAL SINDHI,MINOR LALITKUMAR VASUMAL SINDHI,MINOR MAHNEDRAKUMAR VASUMAL SINDHI	MR YN RAVANI	MUSALMAN JAMADAR HASMATKHAN BHURAMIYA,VIMALBEN WD/O VASUMAL MAHADEV-MAL SINDHI,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19459	FA/4177/2007	26/11/2010	SPL. LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSINH HIMATSINH,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19460	FA/4178/2007	26/11/2010	SPL. LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANANDBEN MULJIBHAI,	NOTICE SERVED
19461	FA/4179/2007	26/11/2010	SPL. LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAPILABEN TRIBHOVANBHAI,	NOTICE SERVED
19462	FA/4180/2007	26/11/2010	SPL. LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI KARSHANBHAI,SHANKARBHAI BHAILALBHAI	NOTICE SERVED
19463	FA/4181/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	RAIJIBHAI NAGJIBHAI,	NOTICE SERVED
19464	FA/4182/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	KASHIBEN MATHURBHAI,	UNSERVED EXPIRED (N)
19465	FA/4183/2007	14/03/2015	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	RANCHHODBHAI MAHIJIBHAI,	UNSERVED EXPIRED (N)
19466	FA/4184/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	PARSOTTAMBHAI MULJIBHAI,	(MR A J PATEL)
19467	FA/4185/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	LAKHIBEN D/O MANGALBHAI VENA,	NOTICE SERVED
19468	FA/4186/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	BHAILABHAI GOVINDBHAI,	(MR A J PATEL)
19469	FA/4187/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	BHAILABHAI BHIMABHAI,	UNSERVED EXPIRED (N)
19470	FA/4188/2007	14/03/2015	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	DHULABHAI MAHIJIBHAI,	NOTICE SERVED
19471	FA/4189/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	MANGIBEN FATESANG ROOPABHAI,	NOTICE SERVED
19472	FA/4190/2007	14/03/2015	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	RAMSANGBHAI BABARBHAI,	NOTICE SERVED
19473	FA/4191/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	MAHIJIBHAI MOHANBHAI,	NOTICE SERVED
19474	FA/4192/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	BAIRAJBEN RAISANG @ RAMSANG,	NOTICE SERVED
19475	FA/4193/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	UDESANGBHAI ROOPABHAI,	NOTICE SERVED
19476	FA/4194/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	SHANKARBHAI MAHIJIBHAI,	UNSERVED EXPIRED (N)
19477	FA/4195/2007	14/03/2015	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	KHUMANSANG SOMABHAI,	UNSERVED EXPIRED (N)
19478	FA/4196/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	FATESANGBHAI PUJABHAI,	UNSERVED EXPIRED (N)
19479	FA/4197/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	RAIJIBHAI MOTIBHAI,	NOTICE SERVED
19480	FA/4198/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	INDRAVADAN JAYSHANKAR PANDYA,	NOTICE SERVED
19481	FA/4199/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	RAIJIBHAI GORDHANBHAI PADHIYAR,	UNSERVED EXPIRED (N)
19482	FA/4200/2007	06/12/2014	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER, NARMADA YOJNA NAHER	GOVERNMENT PLEADER	KAMLABEN MAHIJIBHAI JIVABHAI,	NOTICE SERVED
19483	FA/4203/2007	28/01/2019	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	ASHA @ RAMA VANKA RABARI,VELA VASTA AHIR	NOTICE SERVED,MR MEHUL S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19484	FA/4213/2007	22/03/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	ASHWINBHAI JETHABHAI ROHIT DECEASED THRO LEGAL HEIRS,JETHABHAI JIVABHAI ROHIT,SHANTABEN JETHABHAI ROHIT,ASHOKBHAI LALUBHAI ROHIT,SHANBHAI KARSANBHAI ROHIT	,RULE SERVED,UNSERVED EXPIRED (R),(MR PRANAV M RAVAL)
19485	FA/4214/2007	03/12/2015	NEW INDIA ASSURANCE CO.,	MR VIBHUTI NANAVATI	BINABEN @ SUNITABEN VISHNUBHAIRATHOD,,A.K.KATARIA,MAHAKALI ROAD LINES (GANGARAMBHAI)	SERVED BY AFFIX. (R),MS MAMTA R VYAS
19486	FA/4217/2007	22/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI CHHELIYABHAI VASAVA (SINCE DEC'D THRO' HEIR,GALIBEN WD/O ISHWARBHAI VASAVA,SUNDARBHAI ISHWARBHAI VASAVA,MANGIBEN SUBHASBHAI (DAUGHTER),MANUBHAI ISHWARBHAI VASAVA (SON),SOMIBEN BALUBHAI (DAUGHTER),CHANDANBEN ISHWARBHAI VASAVA (DAUGHTER),RAMILABEN DINESHBHAI(DAUGHTER),SAVABHAI ISHWARBHAI VASAVA (SON)	,NOTICE SERVED
19487	FA/4219/2007	10/07/2019	A.M.T.S,	MR HS MUNSHAW	JAYSHREEBEN WD/O NIRANJAN SHANTILAL SHAH,TANVIBEN NIRANJANBHAI SHAH,UDIT NIRNAJANBHAI SHAH,SHRI SHANTILAL PUJABHAI SHAH,DHANLAXMI SHANTILAL SHAH,SHRI BHAGVANBHAI LALJIBHAI DESAI,SMT. JENY NARENDRABHAI SHUKLA,SHRI NARENDRAKUMAR K. SHUKLA,UNTIED INDIA INSURANCE COMPANYLTD.	RULE NOT RECD BACK,RULE UNSERVED,MR KV SHELAT,MR ADIL R MIRZA
19488	FA/4221/2007	28/01/2008	PROJECT OFFICESARDAR SAROVAR NARMADA NIGAM LTD.,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-5	GOVERNMENT PLEADER	BHAILALBHAI RANCHHODBHAI PATEL,	(MR A J PATEL)
19489	FA/4222/2007	28/01/2008	PROJECT OFFICESARDAR SAROVAR NARMADA NIGAM LTD.,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-5	GOVERNMENT PLEADER	RATILAL MANGALBHAI PATEL SINCE DIED THROUGH HIS HEIRS,PATEL INDIRABEN RATILAL,PATEL RATILAL ASHO,PATEL PRATIKSHABEN HARSHADBHAI,PATEL DHARMESHBHAI RATILAL	,RULE UNSERVED
19490	FA/4223/2007	28/01/2008	PROJECT OFFICESARDAR SAROVAR NARMADA NIGAM LTD.,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-5	GOVERNMENT PLEADER	RANCHHODBHAI KISHORBHAI,	RULE UNSERVED
19491	FA/4224/2007	28/01/2008	PROJECT OFFICESARDAR SAROVAR NARMADA NIGAM LTD.,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-5	GOVERNMENT PLEADER	NAGINBHAI DHULABHAI PATEL (SINCE DEC'D THRO' HEIRS & LRS,SUDHABEN NAGINBHAI PATEL,VINAYBHAI NAGINBHAI PATEL,SHILPABEN NAGINBHAI PATEL	,RULE UNSERVED
19492	FA/4225/2007	28/01/2008	PROJECT OFFICESARDAR SAROVAR NARMADA NIGAM LTD.,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-5	GOVERNMENT PLEADER	ZADABEN RAMDAS NAGJIBHAI (SINCE DEC'D THRO'HEIRS & LRS),NARENDRABHAI RAMDASBHAI PATEL,GHANSHYAMBHAI RAMDASBHAI PATEL	,RULE UNSERVED
19493	FA/4226/2007	11/07/2008	NEW INDIA ASSURNACE CO. LTD,	MR SHALIN N MEHTA	NAUKABEN HARSHADBHAI SHAH,MILAP JAGDISHRAM KAMAN,SPEED INDIA CARGO MOVERS	DS AFF.NOT FILED (R),MR MTM HAKIM
19494	FA/4237/2007	09/06/2015	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	KAMLABEN RAISINGBHAI THAKORE,MINOR KAILASHBEN RAISINGBHAI THAKORE (THR' RESP. NO. 1),MINOR KALAPIBEN RAISINGBHAI THAKORE (THR' RESP. NO. 1),MINOR ISHWARBHAI RAISINGBHAI THAKORE (THR' RESP. NO. 1),SURAJBEN CHHAGAJI THAKORE,GHELABHAI S. BHARWAD,NAMDEV NIVARATIBHAI BALGE	RULE SERVED,RULE UNSERVED
19495	FA/4238/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL RATANSINH KANJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19496	FA/4239/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	RANBAI ABDULLA JAT,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19497	FA/4240/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	LEGAL HEIRS OF PATEL DEVJIBHAIRATANSHI DECD.,HIRALAL DEVJIBHAI PATEL,JETHABHAI DEVJIBHAI PATEL,JAYABEN DEVJIBHA PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL

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19498	FA/4241/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HAJI IBRAHIM JUSAL MEMAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19499	FA/4242/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BUDHABHAI VELABHAI HARIJAN THRO HIS LEGAL HEIRS,HARIJAN HIRA BUDHA,HARIJAN UMRA BUDHA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19500	FA/4243/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED NARANJIBHAI PRATAPJIBHAI JADEJA THRO HIS LEGAL HEIRS,RAJENDRASINH NARANJI JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19501	FA/4244/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	BUDHA VELA HARIJAN DECEASED THRO.HIS LEGAL HEIRS,HIRABHAI BUDHABHAI HARIJAN,UMRABHAI BUDHABHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19502	FA/4245/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PARSOTTAMBHAI PUNJABHAI AND OTHERS,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19503	FA/4246/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL GANGARAM KARSHANJI AND OTHERS,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19504	FA/4247/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL MEGJIBHAI KARSHANBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19505	FA/4248/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	LEGA. HIERS OF PATEL LAGHABHAILALJIBHAI DECD.,NARANBHAI LAGHABHAI PATEL,AJIBHA LAGHABHAI PATEL,DEVJIBHAI LAGHABHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19506	FA/4249/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	KIRITKUMAR NARANJI JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19507	FA/4250/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MAVJIBHAI RAMJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19508	FA/4251/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	THAKKAR SATYARAM TOLARAM,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19509	FA/4252/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	LEGAL. HEIRS OF PATEL JAMNABENVITTHALDAS DECD.,NARANBHAI VITTHALDAS,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19510	FA/4253/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	LEGAL. HEIRS OF PATEL MAVJI MAVABHAI DECD.,JAYANTIBHAI MAVJIBHAI,KANTIBHAI MAVJIBHAI,MOHANBHAI MAVJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19511	FA/4254/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	BABUBHAI KANJIBHAI PATEL L.H. OF DECD. KANJIBHAI LAGHABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19512	FA/4255/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	KESARBEN MANABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19513	FA/4256/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BUDHAVELA HARIJAN THRO HIS LEGAL HEIRS,HARIJAN HIRA BUDHA,HARIJAN UMRA BUDHA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19514	FA/4257/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BUDHA VELA HARIJAN THRO HIS LEGAL HEIRS,HARIJAN HIRA BUDHA,HARIJAN UMRA BUDHA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19515	FA/4258/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	RATANSHI KANJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19516	FA/4259/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	L.H.OF DEVJI RATANSHI PATEL DECD.,HIRALAL DEVJI PATEL,JETHALAL DEVJI PATEL,JAYABEN DEVJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19517	FA/4260/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	L.H. OF DECD. LAGHABHAI LALJIBHAI,NARANBHAI LAGHABHAI PATEL,RAVJIBHAI LAGHABHAI PATEL,DEVJIBHAI LAGHABHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL

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19518	FA/4261/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	IBRAHIM JUSABHAI MEMAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19519	FA/4262/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PARSHOTTAMBHAI PUNJABHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19520	FA/4263/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED PABABHAI BUDHABHAI HARIJAN THRO HIS LEGAL HEIRS,LALJI PABA HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19521	FA/4264/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JOSHI RAMESHCHANDRA VELJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19522	FA/4265/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT JUSAB MOTI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19523	FA/4266/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SAVABHAI VALABHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19524	FA/4267/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	VASUBHAI VALABHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19525	FA/4268/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PUNABHAI THAVARBHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19526	FA/4269/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	ACHAR VALA HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19527	FA/4270/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL LALJIBHAI KARSHANBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19528	FA/4271/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BUDHABHAI VELABHAI HARIJAN THRO HIS LEGAL HEIRS,HARIJAN HIRA BUDHA,HARIJAN UMRA BUDHA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19529	FA/4272/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PUNJABHAI PABABHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19530	FA/4273/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL SHIVJIBHAI HARIJAN DECD.THROUGH THE LRS,PURIBEN SHIVJIBHAI PATEL,SOMJIBHAI SHIVJIBHAI PATEL,KHIMHIBHAI SHIVJIBHAI PATEL,NARSIBHAI SHIVJIBHAI PATEL,MANILAL SHIVJIBHAI PATEL,MULJIBHAI SHIVJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19531	FA/4274/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED PATEL SHIVJIBHAI HARJIBHAI THRO HIS HEIRS,PURIBEN SHIVJIBHAI PATEL,SOMJIBHAI SHIVJIBHAI PATEL,KHIMJIBHAI SHIVJIBHAI PATEL,NARSIBHAI SHIVJIBHAI PATEL,MANILAL SHIVJIBHAI PATEL,MULJIBHAI SHIVJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19532	FA/4275/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	RAYMA ADHAM OSMAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19533	FA/4276/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	JAT VEKIYA ISMILE DECEASED THRO HIS LEGAL HEIRS,BHASARIYA VEKIYA,ISMILE VEKIYA,OSMAN VEKIYA,ALAVARIYA VEKIYA,ASHIBEN D.O JAT VEKIYA ISMAIL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19534	FA/4277/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	RAYMA MAMAGH OSMAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19535	FA/4278/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED RAYMA OSMAN MAMAD THRO HIS LEGAL HEIRS,BHACHAYA OSMAN RAYMA,JANTBAI OSMAN RAYMA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19536	FA/4279/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	AACHARBHAI VALABHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19537	FA/4280/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HARIJAN VELABHAI HARIJAN SINCE DECEASED THROU HIS LEGAL HEIRS,MULBAI W.O HARJI VELA,MOHANBHAI HARJIBHAI HARIJAN,HASBHAI ILLEAS HANSABEN ARJANBHAI D.O HARJIBHAI VELABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19538	FA/4281/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	FATIMABAI GULMAMAD,JAKAB SAU MOHAMAD SAU,THE DY. COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19539	FA/4282/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HARIJAN GOVABHAI PABABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19540	FA/4283/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PACHANBHAI RATANJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19541	FA/4284/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JETHALAL KARSHANBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19542	FA/4285/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	LAKHABHAI MUBARAK DECD. THRO.HIS LEGAL HEIRS,SUMAR MUBARAK RAYMA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19543	FA/4286/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JETHABHAI HARJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19544	FA/4287/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KHIMJIBHAI DEVJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19545	FA/4288/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PACHAN RATANSHI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19546	FA/4289/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HANIFA IBRAHIM L.H.OF IBRAHIM MAMAD KUMBHAR SINCE DECEASED THRO HER LEGAL HEIRS,KUMBHAR JUSAB IBRAHIM,KUMBHAR HUSAIN IBRAHIM,KUMBHAR ADHAM IBRAHIM,KUMBHAR NATHI JUMA D.O IBRAHIM,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL,ANAND R PATEL
19547	FA/4290/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	GANGAJIBHAI PABABHAI HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19548	FA/4291/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED LAKHUBHAI PABABHAI HARIJAN THRO HIS HEIRS,KESHARBAI LAKHU,BHAVANBHAI LAKHU,MAHESHKUMAR LAKHU,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19549	FA/4292/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	ACHAR MISHRI KOHLI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19550	FA/4293/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KANJIBHAI KARMASHIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19551	FA/4294/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KANJIBHAI KARMASHIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19552	FA/4295/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SUJA KESHA HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19553	FA/4296/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BAJANIYA AISABAI JUMA THRO HIS LEGAL HEIRS,HAJI OSMAN JUMA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19554	FA/4297/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	NATHA LAGHA,NARAN LAGHA SINCE DECEASED THRO HIS LEGAL HEIRS,LAKHAMABAI NARANBHAI HARIJAN,HIMABAI DAUGHTER OF NARANBHAI LAGHA AND WIFE OF DEVJI TULSI HARIJAN,HANSBHAI DAUGHTER OF NARANBHAI LADHA AND WIFE OF HIRJI ACHAR HARIJAN,PARBAT NARAN HARIJAN,DINESH NARAN HARIJAN,DY. COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL,ANAND R PATEL
19555	FA/4298/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BAJANIYA AISABHAI JUMA THRO HIS LEGAL HEIRS,HAJI OSMAN JUMA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19556	FA/4299/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PACHANBHAI BAPUBHAI AND OTHERSL.R.OF PATEL LAKHUBHAI VASTA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19557	FA/4300/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HUSENBHAI ALI MAHAMAD L.H.OF BAJANIYA NARUBHA MAHAMAD,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19558	FA/4301/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED PATEL JAMNABHAI KANJIBHAI THRO HIS HEIRS,MANILAL KANJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED
19559	FA/4302/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MAHESHKUMAR BABULAL JOSHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19560	FA/4303/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED NARBHERAM GOKALDAS JOSHI THRO HIS HEIRS,PRAPHULBHAI NARBHERAM JOSHI,MAHESH NARBHERAM JOSHI,KIRTI NARBHERAM JOSHI,BHARTA NARBHERAM JOSHI,HARESHKUMAR NARBHERAM JOSHI,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19561	FA/4304/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HUSENBHAI ALI MOHAMAD L.H.OF BAJANIYA HURBAI NARUBHA DECD.,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19562	FA/4305/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	CHAMPSHI SHANKARLAL SUTHAR L. H.OF DECD.SHANKARALAL M SUTHAR,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19563	FA/4306/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL RATANBAI PARBATBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19564	FA/4307/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HUSENBHAI ALI MAHAMAD L.H.OF BAJANIYA HURBAI NARUBHA DECD.,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19565	FA/4308/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HUSENBHAI ALI MAHAMAD L.H.OF DECD. BAJANIYA NARUBHA M,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19566	FA/4309/2007	24/08/2017	THE NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	CHIKHALIBEN DITABHAI NAYAK,MINOR KAILASHBEN DITABHAI NAYAK,MINOR SHAILESHBHAI DITABHAI NAYAK,MINOR KALUBHAI DITABHAI NAYAK,MINOR DILIPBHAI DITABHAI NAYAK,MINOR HASMUKHBHAI DITABHAI NAYAK,NAGINBHAI RAMSINH RATWA,PRAFULBHAI MANILAL SHAH	RULE SERVED,MR.HIREN M MODI
19567	FA/4310/2007	12/04/2012	KADVIBEN RAMJIBHAI SANKHAT SINCE DECD. THRO' HEIRS,RAMJIBHAI TAPUBHAI SANKHAT,MANGABHAI RAMJIBHAI SANKHAT,GHANSHYAMBHAI RAMJIBHAI SANKHAT	NOTICE SERVED,UNSERVED EXPIRED (N),(MR ASHISH D OZA)	UNITED INDIA INSURANCE CO.,SATTARBHAI HUSSEINBHAI KALANIYA,JAYPALSINH BALBHADRASINH JADEJA,CHHANUBHA BOGHUBHA RATHOD,YUSUFBHAI KHALIBHAI,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MS AMEE YAJNIK
19568	FA/4312/2007	19/02/2008	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	NANDKISHOR VISHNUDAS SADHU,PRABHABEN NANDKISHOR SADHU,JIVABHAI SUMARBHAI,FARSURAM VAJERAM THAKKER	RULE SERVED,MR HARSHIT S TOLIA
19569	FA/4313/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	THAKKAR DHARMSHI DEVJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI
19570	FA/4314/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SHIVJIBHAI ABJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI
19571	FA/4315/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SHIVJIBHAI ABJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI
19572	FA/4316/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	RAMJIBHAI KARSHANJIBHAI DECEASED THRO HIS LEGAL HEIRS,LAXMIBEN RAMJI KARSHAN,DAHYABHAI RAMJI KARSHAN,HIRABEN RAMJI KARSHAN,LILABEN RAMJI KARSHAN,DAMYANTIBEN RAMJI KARSHAN,MEGIBEN RAMJI KARSHAN,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR AV PRAJAPATI
19573	FA/4317/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED MAVJI DHANJI PATEL THRO HIS LEGAL HEIRS,TULSIDAS MAVJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED
19574	FA/4318/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED PATEL HANSRAJ DHANJI THRO HIS LEGAL HEIRS,KHIMJI HANSRAJ PATEL,RAMESH HANSRAJ PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED
19575	FA/4319/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED SAVGAN BHANJI PATEL THRO LEGAL HEIRS,KANTILAL SAVGAN PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19576	FA/4320/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED MAVJIBHAI DHANJIBHAI PATEL THRO HIS HEIRS,TULSIDAS MAVJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED
19577	FA/4321/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL DEVASHIBHAI MANJIBHAI,PATEL BABUBHAI MANJIBHAI,THE DEPUTY COLLECTOR,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
19578	FA/4322/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DHARAMSHI DEVJI THAKKAR,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19579	FA/4323/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL LAKHU LALJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19580	FA/4324/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL PETHALAL KHIMJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI
19581	FA/4325/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	EXPIRED LALJIBHAI SHAMJIBHAI THRO HIS LEGAL HEIRS AND REPRESENTATIVES,GANGABEN LALJIBHAI SEGANI - PATEL,PRAVINABEN HARESHBHAI PATEL,HETALBEN NARENDRAKUMAR PATEL,SHANTABEN JETHALAL,THE DEPUTY COLLECTOR,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI,MR ANAND R PATEL
19582	FA/4326/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DEVJIBHAI BHANJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19583	FA/4327/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HANSRAJ VALJIBHAI PATEL,TULSIDAS VALJIBHAI PATEL,THE DEPUTY COLLECTOR,THE STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19584	FA/4328/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL PREMJIBHAI LAGHABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19585	FA/4329/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL BUDDHILAL PREMJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19586	FA/4330/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL MEGHJIBHAI BHANJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19587	FA/4331/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL MEGHJIBHAI BHANJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19588	FA/4332/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL DEVAJIBHAI MULJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19589	FA/4333/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DEVAJIBHAI BHANJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19590	FA/4334/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL DEVAJIBHAI MULJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI
19591	FA/4335/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	EXPIRED LALJI SHAMJI THRO. HIS LEGAL HEIRS AND REPRESENTATIVES,GANGABEN LALJIBHAI SEGANI - PATEL,PRAVINABEN HARESHBHAI PATEL,HETALBEN NARENDRAKUMAR PATEL,SHANTABEN JETHALAL,THE DEPUTY COLLECTOR,THE STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI,MR ANAND R PATEL
19592	FA/4336/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL PREMJIBHAI KHIMJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19593	FA/4337/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PANCHANBHAI KARSANBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19594	FA/4338/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	KANJIBHAI PARBATBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19595	FA/4339/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KHIMJIBHAI PARBATBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19596	FA/4340/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL PREMJIBHAI LAGHABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN

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19597	FA/4341/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL PREMJIBHAI LAGHABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19598	FA/4342/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	EXPIRED LALJI SHAMJI THRO.HIS LEGAL HEIRS AND REPRESENTATIVES,GANGABEN LALJIBHAI SEGANI - PATEL,PRAVINABEN HARESHBHAI PATEL,HETALBEN NARENDRAKUMAR PATEL,SHANTABEN JETHALAL,THE DEPUTY COLLECTOR,THE STATE OF GUJARAT	RULE SERVED,MR AV PRAJAPATI,MR ANAND R PATEL
19599	FA/4343/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JADAVJI SAVGANBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19600	FA/4344/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL MULJIBHAI KHIMJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19601	FA/4345/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED BHANJI PREMJI PATEL THRO HIS LEGAL HEIRS,DILIP BHANJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE NOT RECD BACK,RULE SERVED
19602	FA/4346/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL AKHAIBHAI SAVGANBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MS ARCHANA U AMIN
19603	FA/4347/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	AMRUTBHAI SHIVDAS,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19604	FA/4348/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT ISMAL VEKIA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19605	FA/4349/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	GABHUBHA VESHALJI JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19606	FA/4350/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	BHARUBHA VELUBHA JADEJA THRO LEGAL HEIRS,PRAVINSINGH BHARUBHA JADEJA,VIKRAMSINGH BHARUBHA JADEJA,HADISINGH BHARUBHA JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19607	FA/4351/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	BABABA GUMANSINGH JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19608	FA/4352/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED LILABA VIJAYRAJJI SATAJI THRO HIS LEGAL HEIRS,MAHENDRASINH BHIKHUBHA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19609	FA/4353/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED JADEJA RANUBHAI JETHUBHA THRO HIS HEIRS,NARENDRASINH RANJUBHA JADEJA,JAYENDRASINH JADEJA,MAHIPALSINH JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE NOT RECD BACK,RULE SERVED
19610	FA/4354/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	RAMJI SOMJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19611	FA/4355/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	BHARUBHA JETHUBHA JADEJA THRO LEGAL HEIRS,PRAVINSINH BHARUBHA JADEJA,VIKRAMSINGH BHARUBHA JADEJA,HADISINGH BHARUBHA JADEJA,GAJUBHA BHARUBHA JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19612	FA/4356/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	AMRUTBHAI SHIVDAS,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19613	FA/4357/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	AMRUTBHAI SHIVDAS,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19614	FA/4358/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED JAT BHACHAYA CHERU THRO HIS HEIRS,JENDU BHACHAYA JAT,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE NOT RECD BACK,RULE SERVED
19615	FA/4359/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED SUMAR SULEMAN JAT THROUGH HIS LEGAL HEIRS,MUBARAK SUMARBHAI JAT,JUMA SUMAR,BHACHABAI SUMAR,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19616	FA/4360/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MARIYABAI LIMBA,,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19617	FA/4361/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MARIYABAI LIMBA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19618	FA/4362/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PACHAN SAVGAN PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19619	FA/4363/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL DAHIBEN NARAN SOMJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19620	FA/4364/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KARSANBHAI VELJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19621	FA/4365/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL LALJIBHAI RAMJIBHAI SINCE DECEASED THROU HIS LEGAL HEIRS,HIRJI LALJIBHAI PATEL - VAGADIYA,TULSHI LALJIBHAI PATEL - VAGADIYA,JAYANTILAL LALJIBHAI PATEL - VAGADIYA,KHIMJI LALJIBHAI PATEL - VAGADIYA,JITENDRA LALJIBHAI PATEL - VAGADIYA,DINESH LALJIBHAI PATEL - VAGADIYA,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19622	FA/4366/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KARSHANBHAI VELJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19623	FA/4367/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL KARSHANBHAI VELJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19624	FA/4368/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL GANGDAS HARJI THRO LEGAL HEIRS,DEVJIBHAI GANGDAS,VINODBHAI GANGDAS,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19625	FA/4369/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT KHAMISH LIMA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19626	FA/4370/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	KANJIBHAI VALJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19627	FA/4371/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	PATEL GANGDAS HARJI THRO LEGAL HEIRS,DEVJIBHAI GANGDAS,VINODBHAI GANGDAS,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19628	FA/4372/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL,MR.VARUN K.PATEL	PATEL GOVINDBHAI ABJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19629	FA/4373/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL,MR.VARUN K.PATEL	KESHARBAI ABJIBHAI PATEL,GOVINDBHAI ABAJIBHAI PATE,SINCE DEC.THRU HIS HERIS& L.RS.,TULSABEN W/O GOVINDBHAI ABJIBHAI,SAILESHBHAI GOVINDBHAI,RAJESHBHAI GOVINDBHAI,RITABEN GOVINDBHAI,THE DEPUTY COLLECTOR,THE STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19630	FA/4374/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED MEGHJI PREMJI PATEL THRO HIS LEGAL HEIRS,VIRENDRABHAI MEGHJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19631	FA/4375/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	ARVIND DEVJIBHAI PAEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
19632	FA/4376/2007	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	DECEASED MEGHJI PREMJI PATEL THRO HIS LEGAL HEIRS,VIRENDRABHAI MEGHJI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	,RULE SERVED,MR ANAND R PATEL
19633	FA/4377/2007	18/08/2009	GROUP GENERAL MANAGER,	MS KJ BRAHMBHATT	ZALA KARSANGBHAI PRABHATSANG,ZALA HALUJI RADHUJI,SPL.LAQ OFFICER	RULE SERVED
19634	FA/4378/2007	18/08/2009	GROUP GENERAL MANAGER,	MS KJ BRAHMBHATT	GALABSANG CHATURJI SINCE DIED HIS HEIRS,MANUBA WD/O GALABSANG CHATURJI,MAHIPATSING S/O GALABSANG,PRAKASHBA D/O GALABSANG,SPL.LAQ OFFICER	,NOTICE SERVED,MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19635	FA/4381/2007	21/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	BALUBEN W/O. BHIMA DANA SARANIA,SIKANDARBHAI KASAMBHAI MANSURI,VINODCHANDRA MANGALDAS SHAH	RULE SERVED BY DS,MR PS PATEL,MS BHARTI H RANA,MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE
19636	FA/4382/2007	02/02/2015	HEIRS OF DECD. TIDIBEN KANJIBHAI BAVALIA,KANJIBHAI KUBERBHAI BAVALIA,BHAGVANBHAI KANJIBHAI BAVALIA,KANCHANBEN KANJIBHAI BAVALIA,SURESHBHAI KANJIBHAI BAVALIA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ATULBHAI DAYALJIBHAI VALAND,PRAKASH KRUSHNAKANT MAHETA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR GHANSHYAM AMIN,MR SAURABH G AMIN
19637	FA/4386/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI DEVAYATBHAI,	MR KL DAVE
19638	FA/4387/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI RAMABHAI CHANABHAI,	MR KL DAVE
19639	FA/4388/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF LAKHMAN KANA: KOLI KHODU LAKHMAN,	MR KL DAVE
19640	FA/4389/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI RAJA BHIMA,	MR KL DAVE
19641	FA/4390/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KOLI JODHA CHANANA: RANA JODHA,	MR KL DAVE
19642	FA/4391/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI BHANA SHARDUL,	MR KL DAVE
19643	FA/4392/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KOLI NARAN CHANA MAVADA: DEVSHI NARYAN,	MR KL DAVE
19644	FA/4393/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF VIRA RUKHAD: MADHA VIRA BHIL,	MR KL DAVE
19645	FA/4394/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF PANCHOLI LAKHA VALA: KHODUBHAI LAKHABHAI,	MR KL DAVE
19646	FA/4395/2007	28/01/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTAR JERAM PERSHOTTAMBHAI,	RULE SERVED
19647	FA/4396/2007	23/11/2013	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BELABEN WD/O. DHARMENDRAKUMAR VINODCHANDRA SHAH,KOKILABEN WD/O. VINODCHANDRA BECHARDAS SHAH,MINOR AVKASHBHAI DHARMENDRAKUMAR SHAH,MINOR RONAKBHAI DHARMENDRAKUMAR SHAH,NARSING FATESING ZALA,FATESING HARSINH SOLANKI,NANDLAL MANILAL SHAH	RULE SERVED,RULE UNSERVED,MR DIPAK R DAVE,MR LR PATHAN,MR SN GAJENDRAGADKAR,MR. ABHISHEK A JOSHI
19648	FA/4397/2007	03/11/2014	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	CHETNABEN MAHENDRABHAI THACKER,MINOR RIMA MAHENDRABHAI THACKER,MINOR RAJU MAHENDRABHAI THACKER,VISHNUJI PRADHAN THACKER,GODAVARIBEN VISHNUJI THACKER,PURBAI PRADHAN THACKER (DELETED),GAMBHIRSINH MANGALSINH GOHIL,TRISHUL TRANSPORT CO.,MAHESH GANGARAM PALAN,NEW INDIA ASSURANCE CO. LTD.	DELETED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VASANTS SHAH
19649	FA/4398/2007	04/04/2013	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	DHULABHAI RAIJIBHAI JADAV,LAKHIBEN DHULABHAI JADAV,MANOJKUMAR SURYANARAYAN MISHRA,NILESH JIVRAJBHAI VORA	SERVED BY AFFIX(N),MR MTM HAKIM

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19650	FA/4399/2007	04/04/2013	UNITED INDIA INSURANCE CO. LTDTHRO' ITS AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	RAMBHABEN SHANKERBHAI THAKOR,SAVITABEN SHANKERLAL THAKOR (MINOR) THRO',AVENBEN SHANKERLAL THAKOR (MINOR) THRO',TWINKLEBEN SHANKERLAL THAKOR (MINOR) THRO.,NEHABEN SHANKERLAL THAKOR (MINOR) THRO',BHIMAJI GUNAJI THAKOR,GANGABE BHIMAJI THAKOR,MANOJKUMAR SURNARAYAN MISHRA,NILESH JIVRAJBHAI VORA	SERVED BY AFFIX(N),MR MTM HAKIM
19651	FA/4401/2007	09/08/2019	MEMON JARINABEN IQBALBHAI W/O. MEMON IQBALBHAI GULAMNABI,MEMON RUKSANABEN IQBALBHAI D/OMEMON I.G. W/O. RIYAZ H. HAJI,MEMON IRJANABEN IQBALBHAI D/O.MOMON I.G. W/O. ZAKIR H. SATAR,MEMON SULTANABEN IQBALBHAI D/OMEMON I.G. W/O. MUSTAKBHAI B.,MEMON HAFSANABEN IQBALBHAI D/OMEMON IQBALBHAI GULAMNABI,MEMON MOHAMMAD TAUFIK IQBAL BHAI,MOHAMMAD TAHIR IQBALBHAI,MEMON KHUSHBUBEN IQBALBHAI,MEMON GULAMNABI SIDDIQUEBHAI	MR YATIN SONI	GUNTVANTLAL KANTILAL DOSHI,UNITED INDIA INSURANCE CO. LTD.,MEMON MOHAMMADHANIF GULAMABI [FORMAL PARTY],THE NEW INDAI INSURANCE CO.LTD[FORMAL PARTY]	NOTICE SERVED,MS LILU K BHAYA,MR PALAK H THAKKAR
19652	FA/4402/2007	31/07/2018	MEENABEN WD/O SHAILESHBHAI SOMABHAI DAGIYA,MINOR MONIKABEN SHAILESHBHAI DAGIYA,SOMABHAI FULJIBHAI DAGIYA,MANJULABEN SOMABHAI DAGIYA,MINOR LALIT SHAILESHBHAI DAGIYA	MR ARPIT A KAPADIA	MANABHAI DHIRAJI,STAR CEMENT COMPANY,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR VC THOMAS
19653	FA/4404/2007	23/01/2008	YASMINBEN WIDOW OF AIYUB MOHAMMED IBRAHIM MUNSHI,	MR NK MAJMUDAR	SIRAJ ABBAS HASAN NAWAB,AYESHABEN ABBAS PATEL,NEW INDIA ASSSURANCE CO.,SAFIYABIBI BOMBAYWALA SINCE DECD. THRO' HEIRS,ASFAK ISMAIL BOMBAYWALA,SHAKHINA MOHAMMED MUNSHI	,NOTICE SERVED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19654	FA/4405/2007	23/01/2008	YASMINBEN WIDOW OF AIYUB MOHAMMED IBRAHIM MUNSHI,	MR NK MAJMUDAR	SIRAJ ABBAS HASAN NAWAB,AYESHABEN ABBAS PATEL,NEW INDIA ASSSURANCE CO.,SAFIYABIBI BOMBAYWALA SINCE DECD. THRO' HEIRS,ASFAK ISMAIL BOMBAYWALA,SHAKHINA MOHAMMED MUNSHI	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19655	FA/4407/2007	21/03/2017	G.R.S.T.C.,	MR HARDIK C RAWAL	SONAL NILEY @ NILESH SOLANKI,HIRABEN ODHAVJI SOLANKI,HIMANSHU ODHAVJI SOLANKI,KESHAVBHAI RAMBHAI PARMAR,PRAHLADBHAI MURUBHAI VADHER,ORIENTAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MR PS PATEL,MS MEGHA JANI,MR ANAL S SHAH
19656	FA/4408/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	RUDABEN WD/O SHANIYA VASAVA,CHIMAN SHANIYA VASAVA,DHANSUKH SHANIYA VASAVA,NOLIYABHAI MANORBHAI VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTIBHAI SHAH	RULE SERVED,MR DN PANDYA
19657	FA/4409/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	LALITABEN WD/O. GANPATBHAI VASAVA,DAXABEN GANPATBHAI VASAVA D/O. GANPATBHAI VASAVA,MINOR HANSABEN (THROUGH RESP. NO. 1),MINOR USHABEN (THROUGH RESP. NO. 1),BABARBHAI KARIABHAI VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH	RULE SERVED,MR DN PANDYA
19658	FA/4410/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	RADHABEN WD/O. BHANABHAI GORDHAN VASAVA,VASANTIBEN D/O BHANABHAI VASAVA,RAMESHBHAI S/O BHANABHAI VASAVA,KAPILABEN D/O BHANABHAI VASAVA,GORDHAN ANOP VASAVA,MANKALIBEN W/O. GORDHAN ANOP VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH OWNER OF TRUCK & KRUSHNA QUAR.	RULE SERVED,UNSERVED EXPIRED (R),MR KASHYAP R JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
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19659	FA/4411/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	MANJULABEN WD/O. BHAVSINGBHAI AMTHABHAI VASAVA,MINOR CHANDRIKABEN D/O. BHAVSINGBHAI AMTHABHAI VASAVA,JAMNABEN AMTHABHAI VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH OWNER OF TRUCK & KRUSHNA QUAR.	RULE SERVED,MR KASHYAP R JOSHI
19660	FA/4412/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	RAMESHBHAI FULABHAI VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTIBHAI SHAH	RULE SERVED
19661	FA/4413/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	NATVARBHAI RAGHLABHAI VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH	RULE SERVED,MR KASHYAP R JOSHI
19662	FA/4414/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	RAGHLABHAI BAJLABHAI VASAVA,NANIBEN RAGHLABHAI,KAPILABEN WD/O. MAHENDRABHAI RAGHLABHAI VASAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH OWNER OF TRUCK & KRUSHNA QUAR.	RULE SERVED,UNSERVED EXPIRED (R),MR KASHYAP R JOSHI
19663	FA/4416/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	REVANTIBEN WD/O. KANJIBHAI DALSUKHBHAI VASAVA,MINOR JAGDISH KANJIBHAI VASAVA(THROUGH RESP. NO. 1),MINOR NIRANJAN KANJIBHAI VASAVA (THROUGH RESP. NO. 1),MINOR SUNITABEN KANJIBHAI VASAVA (THROUGH RESP. NO. 1),MINOR HEMANTKUMAR KANJIBHAI VASAVA (THROUGH RESP. NO. 1),ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH	RULE SERVED,MR MTM HAKIM
19664	FA/4418/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	RADVIBEN KOYAJIBHAI VASVAVA SINCE DIED HIS LEGAL HEIRS,JAVANTIBEN D/O RADVIBEN,RAMKUBEN D/O RADVIBEN KOYAJIBHAI VASAVA,SUKIBEN D/O RADVIBEN DOYJIBHAIVASAVA AND W/O VEERSINGBHAI,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTIBHAI SHAH	,RULE SERVED
19665	FA/4419/2007	10/05/2019	NEW INDIA ASSURANCE CO. LTD., BHARUCH,	MR VIBHUTI NANAVATI	BHAVSING CHANDUBHAI VASVAVA,ANTOLBHAI FATESING VASAVA,KALPESHBHAI JAYANTILAL SHAH	RULE SERVED,MR KASHYAP R JOSHI
19666	FA/4422/2007	26/07/2017	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	BAXISINGH KARANSINGH SAINI,RISHI SHIPPING	NOTICE SERVED,(MR MAULIK J SHELAT)
19667	FA/4424/2007	07/05/2009	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MAGANBHAI TURABHAI SOLANKI,VIRENDERBHAI BHAGUBHAI SOLANKI,KETANBHAI BHAGUBHAI SOLANKI,KANUBHAI MAGANBHAI SOLANKI,ARUNBHAI MAGANBHAI SOLANKI	,MR TRILOK J PATEL,MR SP MAJMUDAR
19668	FA/4425/2007	07/05/2009	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	SURESHBHAI VITTHALBHAI PATEL POA HOLDER OF INDUBEN M. PATEL,JAGDESHBHAI MAGANBHAI PATEL,SURESHBHAI VITTHALBHAI PATEL POA HOLDER OF ALKESH M. PATEL	MR TRILOK J PATEL,MR SP MAJMUDAR
19669	FA/4426/2007	26/11/2010	STATE OF GUJARAT,SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI JETHABHAI PANDYA,	NOTICE SERVED
19670	FA/4427/2007	26/11/2010	STATE OF GUJARAT,SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRTIKUMAR BHAGWANLAL,	NOTICE SERVED
19671	FA/4428/2007	26/11/2010	STATE OF GUJARAT,SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVBHAI DESAIBHAI PATEL,	NOTICE SERVED
19672	FA/4429/2007	26/11/2010	STATE OF GUJARAT,SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MULJIBHAI,	NOTICE SERVED
19673	FA/4430/2007	26/11/2010	STATE OF GUJARAT,SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBABEN HIRABHAI MADHAV,	NOTICE SERVED
19674	FA/4431/2007	26/11/2010	STATE OF GUJARAT,SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITBHAI JADAVBHAI,	NOTICE SERVED
19675	FA/4432/2007	02/12/2010	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	N.R.JANI, C/O. GEB,	MR GAJENDRA P BAGHEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19676	FA/4433/2007	07/08/2015	LAXMIBEN ARJUNBHAI CHADASAMA,	MR.HIREN M MODI	KANAIYALAL SURESHBHAI PATANI,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR RAJNI H MEHTA
19677	FA/4437/2007	04/12/2015	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LEGAL HEIRS OF DECD. ROHANABEN ABDULKADAR SHAIKH,ABDULKADAR ABDULGANI SHAIKH,NASIMBANU ABDULKADAR SHAIKH,DEVENDRA DIWANCHANDRA CHHABARA,NEW INDIA ASSURANCE CO. LTD.,ARVINDBHAI DAHYABHAI PRAJAPATI	,RULE SERVED,MR SUNIL B PARIKH,MR ASUTOSH M DESAI,MR.SANAT B PANDYA,MR. JAVED S QURESHI
19678	FA/4442/2007	11/02/2008	GHUSABHAI BIJALBHAI DHAPA DECEASED,HIRABHAI GHUSABHAI DHAPA LEGAL HEIRS OF GHUSABHAI DHAPA	MR HARSHAL M SHAH,HCLS COMMITTEE	KANUBHAI D PATEL (BUILDER & CONTRACTOR),	MR MUKESH H RATHOD
19679	FA/4443/2007	18/12/2014	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	MANILA HOTELS PVT. LTD.,	MS ASHA H GUPTA
19680	FA/4446/2007	18/07/2008	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	METRO WOODS & ENGINEERING WORKS PVT LTD,	RULE UNSERVED
19681	FA/4447/2007	26/03/2008	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	JAYANTILAL L SHAH,	MS PARUL P VASAVADA
19682	FA/4448/2007	03/05/2019	ORIENTAL INSURANCE CO. LTD.,	MR ADIL R MIRZA	PARVATIBEN MANILAL PATEL,MINOR KETANBHAI MANILAL PATEL,MINOR MITESHBHAI MANILAL PATEL,SALIM YASIN SAIYED,BUDHABHAI D. PATEL	RULE SERVED,MR HITESH N ACHARYA,MR AMIT N PATEL
19683	FA/4449/2007	01/05/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	NATUBHAI SOMABHAI PARMAR,MANIBEN NATUBHAI PARMAR	MRS NISHA M PARIKH,HCLS COMMITTEE
19684	FA/4454/2007	22/01/2015	ROBINSON KHANJAMAN CHRISTIAN,INDIRABEN ROBINSON CHRISTIAN	MR JV JAPEE	KESHAVLAL RAMLAL BAGDI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED
19685	FA/4455/2007	05/02/2010	NATIONAL INSURANCE CO. LTD. GODHRA,	MR MEHUL SHARAD SHAH	MAHESHBHAI RAMANBHAI CHAUHAN,PARESHBHAI RAMANBHAI CHAUHAN	RULE SERVED BY DS
19686	FA/4457/2007	02/05/2008	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH	PARBAT @ PABA MANDA RABARI SINCE DECD. THRO' HEIRS,VAJUBEN PARBAT,RANA PARBAT,SITABAI PARBAT,SONIBAI PARBAT,VARJUBHAI PARBAT,AYAR JIVA RAVA JAGANI,AMBALAL DANABHAI PATEL,NATIONAL INSURANCE CO. LTD.	,RULE NOT RECD BACK,RULE SERVED,MR CH VORA,MR DAKSHESH MEHTA
19687	FA/4464/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KANJI BHURA,	MR VIMAL M PATEL
19688	FA/4465/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV VALA,	
19689	FA/4466/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GHUSA MULJI,	
19690	FA/4467/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHANA KALA,	
19691	FA/4468/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VALLABH, DHOLI, DEVBAI, MITHI BAI, VITHAL, RAMJI, KANJI,	
19692	FA/4469/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MENAND HATHIA,	
19693	FA/4470/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAM VASHRAM,	
19694	FA/4471/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HARI BHADA,	
19695	FA/4472/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LALJI HARDAS,	
19696	FA/4473/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	UJIBEN BHAGWAN & RAVJI BHAGWAN,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19697	FA/4474/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SAMJI KHODA,	
19698	FA/4475/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	TIDA AALA,	
19699	FA/4476/2007	02/09/2008	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LAL BECHAR,	
19700	FA/4479/2007	06/04/2015	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	GOPALKRISHNA KALURAM GORKHA,JANAKIDEVI GOPALKRISHNA GORKHA,PAVANKUMAR NARAYANDAS RAJVANI,VINUDEVI GANGARARM,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR HEMANT S SHAH,MR SS TRIVEDI
19701	FA/4480/2007	06/04/2015	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	PURMNIMABEN MANOJKUMAR YAGNIK,RUCHA MANJOKUMAR YAGNIK MINOR - THRO RESP.NO.1,YASH MANOJKUMAR YAGNIK MINOR - THRO RESP. NO.1,SURYAKANT MAGANLAL YAGNIK M,PAVANKUMAR NARAYANDAS RAJVANI,VINUDEVI GANGARAM,NEW INDIA INSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,MR HEMANT S SHAH,MR SS TRIVEDI
19702	FA/4481/2007	06/04/2015	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	JASUBEN KAMALANSHANKAR OZA,SHAILZA RASHMIKANT OZA,DHARA RASHMIKANT OZA,PAVANKUMAR NARAYANDAS RAJVANI,VINUDEVI GANGARAM,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR HEMANT S SHAH
19703	FA/4484/2007	18/07/2018	SAKINABEN FIROZ RANGWALA,MINOR MURTUZA FIRZ RANGWALA,MINOR HAFEZA FIROZ RANGWALA	HL PATEL ADVOCATES	IFTEKHARUDDIN SHEKH,NATIONAL INSURANCE CO. LTD. DIVISION - 6	NOTICE SERVED,MR VIBHUTI NANAVATI
19704	FA/4485/2007	13/01/2015	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	NAINABEN WD/O. DECD. BHUPENDRAKANAIYALAL SHAH,MANISH BHUPENDRABHAI SHAH,AMRISH BHUPENDRABHAI SHAH,JITENDRAKUMAR GUPTA	DELETED,MR AJAY R MEHTA
19705	FA/4487/2007	31/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL PARSHOTTAMBHAI GANGARAM,PATEL SHIVABHAI RAMDAS	GOVERNMENT PLEADER, (MR A J PATEL)
19706	FA/4488/2007	31/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL PUNJABHAI GANESHDAS	,GOVERNMENT PLEADER
19707	FA/4489/2007	31/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL GANGARAM BHAICHANDDAS	,GOVERNMENT PLEADER
19708	FA/4490/2007	31/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL BHIKHABHAI CHATURDAS	,GOVERNMENT PLEADER
19709	FA/4491/2007	31/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,HEIR OF DECD. PATEL PRAHLADBHAI DEVKARAN: PATEL VISHNUBHAI PRAHLADBHAI	,GOVERNMENT PLEADER
19710	FA/4494/2007	30/04/2008	NEETABEN GUNVANTBHAI THAKKAR,DHVITI GUNVANTBHAI THAKKAR,MINOR VIDHI GUNVANTBHAI THAKKAR,NATVARLAL PRAHLADJI THAKKAR (EXPIRED),VIMLABEN NATVARLAL THAKKAR	MR.HIREN M MODI	BRIHAN MUMBAI ELECTRIC SUPPLY & TRANSPORT UNDERTAKING,	(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR SUNIL M AGRAWAL
19711	FA/4495/2007	26/09/2020	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	DIVYABEN WD/O. VISHNUBHAI BACHUBHAI,MINOR SUNNY VISHNUBHAI PANCHAL,MINOR AKSHAY VISHNUBHAI PANCHAL,BACHUBHAI NARANDAS PANCHAL,SHARDABEN BACHUBHAI PANCHAL,SHIVRAMSINGH SAMRATSINH	RULE NOT RECD BACK,MR AV PRAJAPATI
19712	FA/4496/2007	30/09/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEELABEN BHARATBHAI PRAJAPATI,MINOR MIHIR BHARATBHAI PRAJAPATI,MINOR PARTH BHARATBHAI PRAJAPATI,SANTOKBEN MADHABHAI PRAJAPATI,HARISHCHANDRA DEVILAL (BRAHMIN),ISHWARLAL GHANSI VOHRA	RULE SERVED,MR BHARAT JANI

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19713	FA/4497/2007	27/08/2012	DEVIBEN MUKESHKUMAR,	MR TEJAS M BAROT	MUKESHKUMAR PRATAPRAI,	MS SEJAL K MANDAVIA
19714	FA/4499/2007	15/03/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	MINOR SUREKHABEN NAMDEV PAWAR,KALIL AHEMAD GULAM MEHMAD SHEKH	RULE SERVED,MR AMIT V THAKKAR
19715	FA/4506/2007	24/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL PRAHALADBHAI RANCHHODDAS	RULE SERVED
19716	FA/4507/2007	24/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL BABUBHAI PRAHALADBHAI	RULE SERVED
19717	FA/4510/2007	13/03/2019	JAGDISHBHAI PARBATBHAI SUTHAR,	MR HARSHIT S TOLIA	SHAILESHBHAI NATWARLAL THAKKAR,THE ORIENTAL INSURANCE COMPANY,JALUJI SAVSHIJI THAKOR	RULE SERVED,MR DAKSHESH MEHTA,MR ABHAYKUMAR P SHAH
19718	FA/4511/2007	22/08/2013	NEW INDIA ASSURANCE COMPANY LTD.,	MR SANDIP C SHAH	LR OF DECEASED PAVINSINH BABAJI VAGHELA,KAILASHBEN WD/O PRAVINSINH,MAHIPALSINH PRAVINSINH VAGHELA,BHIMSINH PRAVINSINH VAGHELA,DGP & IGP	,GOVERNMENT PLEADER,MR.HIREN M MODI
19719	FA/4512/2007	28/01/2014	MINOR DIPESH DEVENDRABHAI GAUR,MINOR KOMAL DEVENDRABHAI GAUR,RAJESHWARI DEVENDRABHAI GAUR	(MR MAHENDRA K PATEL)	RAMESHBHAI MANGALBHAI PATEL,NATIONAL INSURANCE CO. LTD.	MR KV GADHIA,MR DAKSHESH MEHTA
19720	FA/4513/2007	19/06/2015	VALSINGBHAI MULABHAI RATHWA,	MR VIRAL V DAVE	RAISINGBHAI BECHARBHAI VAGHELA,G S R T C,DINESHBHAI GILBERT PARMAR,NURMAHMAD SHERKHAN PATHAN,NEW INDIA INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MR HS MUNSHAW,MR SUNIL B PARIKH
19721	FA/4515/2007	06/08/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	MEENABEN RAMESHBHAI PATEL,VIMAL RAMESHBHAI PATEL,GORDHANBHAI BOVANBHAI PATEL,MAFAJI RUMALJI KHANT,RAMESHBHAI DEVDANBHAI AAHIR,D.K.PATEL	NOTICE SERVED,NOTICE UNSERVED,(MR KISHOR M PAUL),MR HARSHIT S TOLIA,MR RAXIT J DHOLAKIA,MR PARTH S TOLIA
19722	FA/4519/2007	03/12/2015	INESHBHAI LALJIBHAI MUNIA,	MR.HIREN M MODI	TANSUKHRAI N. GOUR,ORIENTAL INSURANCE CO. LTD.,RAMANBHAI DAHYABHAI BHATIA,SHANTILAL TRIKAMDAS ALAMCHANDANI,HITESHKUMAR KANAYALAL RATHVA,VARDHMAN T. CHAJAD,NATIONAL INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR RR MARSHALL,MS LILU K BHAYA,MS KARUNA V RAHEVAR
19723	FA/4522/2007	09/07/2014	SHOBHA W. CHRISTIAN,	(MR MB GANDHI),MR CHINMAY M GANDHI	WINSTON V. CHRISTIAN,	MR. D. P. KINARIWALA
19724	FA/4535/2007	03/07/2015	MADHUBEN DALPATSINH PADHIYAR,HANSABEN DALPATSINH PADHIYAR,DHIRUBHAI DALPATSINH PADHIYAR,ROOPSINH BHIMSINH PADHIYAR,MINOR BHUPENDRASINH DALPATSINHPADHIYAR THRO' HIS GUARDIAN	MR.HIREN M MODI	MUBARAKALI HAJI BRAHIM PATEL,HASAN IBRAHIM CHAKLEDAR,THE ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR KK NAIR
19725	FA/4536/2007	31/01/2008	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	MANILAL VALLABHBHAI PRAJAPATI,MANIBEN MANILAL PRAJAPATI,MAMRAJSINH MUKUNDRAM JAT,PACIFIC ROAD CARRIER	,MR HARSHIT S TOLIA
19726	FA/4537/2007	16/08/2013	DAXABEN ALIAS DARIYABEN DHARAMRAJ PUROHIT,RAMANBHAI BADAJI PUROHIT,MANIBEN RAMANBHAI PUROHIT,MINOR NARESHKUMAR DHARAMRAJ PUROHIT	MR NIRAV C THAKKAR	DILURAM HARIRAM,ARCHANA PRAKASH AGARWAL,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19727	FA/4539/2007	23/01/2015	MEMUNABIBI W/O. ISHAK MOHAMAD,IRFAN ISHAK PADAVA,MOHSIN ISHAK PADAVA,MINOR NOORJAHAN ISHAK PADAVA,MINOR LOOKMAN ISHAK PADAVA,MINOR FAMIDA ISHAK PADAVA,MINOR ALTAF ISHAK PADAVA,MOHAMAD SIDDIK PADAVA	MR ARPIT A KAPADIA	NATWARBHAI MOTIBHAI SOLANKI,TALAKAJI LAKHMAJI PRAJAPATI,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR GC MAZMUDAR,MR HG MAZMUDAR
19728	FA/4542/2007	21/03/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	KASARBEN WD/O. GOVINDBHAI NATHABHAI,NATHABHAI PATHABHAI,KHIMIBEN NATHABHAI,MINOR SAROJBEN GOVINDBHAI CHAUHAN,RASIDBHAI NIZAMBHAI SHAIKH,ASMITABEN W/O. MAHESHBHAI CHATURBHAI PATEL	SERVED BY RPAD (N), (MR PARESH M DARJI)
19729	FA/4544/2007	22/03/2012	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BILKISHBANU ABDULRASID SHAIKH,MINOR VASIM AKHTAR ABDULRASID SHEIKH,MINOR SAMIRABANU ABDULRASID,ABBASMIYA RASULMIYA SHEIKH DELETE CT.ORDER DTD.13-02-12.,JENABBIBI ABBASMIYA SHEIKH,ZAKIRHUSEIN ABDULGANI SHEIKH,ANAND TRANSPORT C/O. RUBY PACKING &	DELETED,RULE SERVED
19730	FA/4547/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARDA SONAJI LALAJI,	UNSERVED EXPIRED (R)
19731	FA/4548/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARDA SONAJI LALAJI,	UNSERVED EXPIRED (R)
19732	FA/4549/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARDA SONAJI LALAJI,	UNSERVED EXPIRED (R)
19733	FA/4550/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI MADHABHAI,	NOTICE SERVED
19734	FA/4551/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHARBHAI SADABHAI,	UNSERVED EXPIRED (R)
19735	FA/4552/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANSANGBHAI KESHARBHAI,	UNSERVED EXPIRED (R)
19736	FA/4553/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN KACHARA LALAJI,	UNSERVED EXPIRED (R)
19737	FA/4554/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN SOMAJI AMTHAJI,	NOTICE SERVED
19738	FA/4555/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BADARJI BHIKHAJI SINCE DECD. THRO' NARAYANJI B. CHAUHAN,CHAUHAN KANTIJI LEELAJI	NOTICE SERVED
19739	FA/4556/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN KANTIJI LILAJI,	NOTICE SERVED
19740	FA/4557/2007	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHATHIBHAI NATHABHAI,	NOTICE SERVED
19741	FA/4565/2007	13/08/2015	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	BIRDI W/O. MANSARAM,PRAVINBHAI VANRAVAN RAJGURU,VIRJI KUNVARJI	NOTICE SERVED
19742	FA/4568/2007	01/02/2019	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR,MS.DEEPA R SREEKUMAR	MAJULABEN WD/O RAMESHBHAI BABUBHAI NINAMA,CHANDAKANT RAMESHBHAI,SWITIBEN RAMEHSBHAI,VAISHALIBEN RAMESHBHAI,SHAILESHBHAI BABUBHAI NINAMA,RAMESHBHAI BABUBHAI NINAMA,KHEMABHAI UDABHAI TARAR,MAHENDRABHAI NATWARLAL BHATT	NOTICE SERVED

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19743	FA/4574/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARLAL JIVRAMBHAI BHATT (SINCE DECD. THRO.HEIRS & L.R.,NARMADABEN SHANKERLAL (WIFE) [EXPIRED],PRAKASHCHANDRA SHANKARLAL(SON),NAGESHWAR SHANKARLAL (EXPIRED),KANTABEN MANEKLAL (DAUGHTER),MANJULABEN DEVSHANKAR(DAUGHTER,NIRMALABEN NAGESHWAR (WIFE),VARSHABEN NAGESHWAR (DAUGHTER),KAILESHBEN BHARATKUMAR THAKAR (DAUGHTER),SAPNABEN NAGESHWAR (DAUGHTER),TUSHARBHAI NAGESHWAR (SON)	
19744	FA/4575/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMALABEN BALKRUSHNA VYAS,	(MR A J PATEL)
19745	FA/4576/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVSANG GEMALSANG,	RULE SERVED
19746	FA/4577/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI NATHABHAI,SONABEN SHANKARBHAI (WIFE) [EXPIRED],BHIKHABHAI SHANKARBHAI (SON) [EXPIRED],KASHILABEN BHIKHABHAI (WIFE),MAHESHBHAI BHIKHABHAI (SON),PRAVINBHAI BHIKHABHAI (SON),RAMESHBHAI BHIKHABHAI (SON),MADHUBEN RAVJIBHAI (DAUGHTER),SUMANBEN BHIKHABHAI (DAUGHTER)	
19747	FA/4578/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANG PUNJABHAI {SINCE DECD.THRO.HEIRS & LR'S.},RAMSANG SURSANG (SON),BHAILAL SURSANG (SON),MANJULABEN JINTSINH PARMAR (DAUGHTER),KAILASHBEN SALAMSINH PARMAR (DAUGHTER)	
19748	FA/4579/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DARUBHAI ISHVARBHAI [SINCE DECD.THRO.HEIRS & LR'S],LAKHIBEN DARUBHAI (WIFE) [EXPIRED],KAHANJIBHAI NARSANGBHAI (BY WAY OF WILL)	
19749	FA/4580/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUJABHAI PRABHATBHAI,	RULE SERVED
19750	FA/4581/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG NARSANG,	RULE SERVED
19751	FA/4582/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI MAGANBHAI,	RULE SERVED
19752	FA/4583/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI DILIPBHAI (SINCE DECD.THRO.HEIRS & LR'S),LAKHIBEN DALAPATBHAI (WIFE),UDESANG DALPAT (SON),JESANGBHAI DALPATBHAI (SON),KAMLABEN RAVJIBHAI PARMAR (DAUGHTER),SHARDABEN BHIKHABHAI PARMAR (DAUGHTER),JASVANT DALPAT (SON),MADHUBEN ARJUNBHAI (DAUGHTER)	
19753	FA/4584/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALBHAI GORDHANBHAI PADHIYAR,	RULE SERVED
19754	FA/4585/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHURIBEN ISHVARBHAI RANCHHODBHAI,	RULE SERVED
19755	FA/4586/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI BHIKHABHAI,	RULE SERVED
19756	FA/4587/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANGBHAI HOTABHAI (SINCE DECD.THRO.HEIRS & LR'S),PUNJIBEN SURSANG (WIFE),THAKOREBHAI SURSANG(SON) (DEAD),JASVANTBHAI SURSANG (SON),KANTILAL SURSANG (SON),MINABEN THAKOREBHAI (WIFE),MANISHABEN THAKOREBHAI(DAUGHTER).	
19757	FA/4588/2007	13/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI SOMABHAI DESAIBHAI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19758	FA/4589/2007	23/08/2012	LEGAL HEIRS OF DECD. JASBHAI GOKALBHAI THAKOR,GOKALBHAI SHANKERBHAI THAKOR,NANDABEN GOKALBHAI THAKOR,RANJANBEN JASBHAI THAKOR,MINOR KALPESHBHAI JASBHAI THAKOR,GHANSHYAMBHAI JASBHAI THAKOR,BHARTIBEN JASBHAI THAKOR	(MR PARESH M DARJI),	SABBIRMIYA SIKANDARMIYA MALEK,NEW INDIA INSURANCE CO. LTD.	MS LILU K BHAYA,MR N P CHAUDHARY
19759	FA/4594/2007	04/03/2016	UNITED INDIA INSURANCE CO. LTD.,	MS AMEE YAJNIK	PRAKASHKUMAR RAVCHANDBHAI PATEL,RATANSINH SHANAHI THAKORE,BHAILALBHAI A. PATEL	NOTICE SERVED,RULE UNSERVED,MR AD DESAI
19760	FA/4596/2007	15/03/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	BENIBEN WD/O. BALDEVSINH MOHANSINH,AMRUTSINH BALDEVSINH RATHOD,BADARSINH BALDEVSINH RATHOD,DRIVER: DASRATHBHAI MAKHABHAI VANJARA,OWNER: PRAHLADJI DIPAJI VIHOL,DRIVER: KANTIBHAI PURSHOTTAMBHAI PATEL,OWNER: PURSHOTTAMBHAI NARANBHAI PATEL,NEW INDIA ASSURANCE PVT. CO. LTD.	NOTICE SERVED,RULE SERVED,MR HARESH H PATEL,MR GC MAZMUDAR,MR HG MAZMUDAR
19761	FA/4597/2007	01/08/2017	BAI SONIBEN WD/O. MANILAL HIRALAL TURI,MINOR RAMILABEN MANILAL TURI,MINOR GEETABEN MANILAL TURI,MINOR RAJESHKUMAR MANILAL TURI,HIRALAL SOMABHAI TURI,BAI GANGABEN SOMABHAI TURI	MR ARPIT A KAPADIA	RAMANBHAI GANESHBHAI PATEL,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR SHASHIKANT S GADE
19762	FA/4598/2007	22/03/2012	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	MEGHBAI WIFE OF GABHA MAHESHWARI (BHOYA),ASHOKKUMAR GABHABHAI MAHESHARI,DRIVE NAME NOT AVAILABLE,GAUTAM CRATE PVT. LTD.,LAXMIBEN WIFE OF HARIBHAI GADVI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA
19763	FA/4601/2007	15/06/2017	THE NEW INDIA ASSURANCE CO.LTD,	MR AJAY R MEHTA	SURESHKUMAR SHAKRALAL DARJI,SARLABEN SURESHKUMAR DARJI,AJAYKUMAR NARSINHDAS PATEL,BHOGILAL SOMABHAI PATEL	RULE SERVED,MR AMIT C NANAVATI
19764	FA/4602/2007	15/06/2017	THE NEW INDIA ASSURANCE CO.LTD,	MR AJAY R MEHTA	GIRISHBHAI RAMABHAI CHAMAR,AJAYKUMAR NARSINHDAS PATEL,BHOGILAL SOMABHAI PATEL	RULE SERVED,MR R.K.MANSURI
19765	FA/4604/2007	20/02/2008	UNITED INDIA INSURANCE CO LTD,	MS AMEE YAJNIK	MAHERUNBEN WD/O YAKUBBHAI MUSAPATEL,SALIMBHAI YAKUBBHAI MUSA PATEL,YUNUSBHAI (MINOR) THRO GUARDIAN MAHERUNBAHEN,SAHEJABAHEN THRO.GUARDIAN MAHERUNBAHEN,AASHIF THRO.GUARDIAN MAHERUNBAHEN,IMRAN MINOR THRO.GUARDIAN MAHERUNBAHEN,SUNDARLAL DAMODARDAS PATEL,AIYUBKHAN H PATHAN	DS AFF.NOT FILED (N),MR KASHYAP R JOSHI
19766	FA/4605/2007	23/04/2012	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	JATINKUMAR CHANDRAKANT PATEL,ARCHNABEN CHANDRAKANT PATEL,GANPATSINH PRATAPSINH CHAUHAN,INDRAVADAN M. MALAVIYA	NOTICE SERVED,RULE SERVED,MR MTM HAKIM,MR ABHIRAJ R TRIVEDI
19767	FA/4606/2007	23/04/2012	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	JATINKUMAR CHANDRAKANT PATEL,ARCHNABEN CHANDRAKANT PATEL,GANPATSINH PRATAPSINH CHAUHAN,INDRAVADAN M. MALAVIYA	NOTICE SERVED,RULE SERVED,MR MTM HAKIM
19768	FA/4608/2007	12/08/2008	ORIENTAL INSURANCE CO. LTD.,	MR NS TAHILRAMANI	RAJUSINH JAVANSINH ZALA,MOHANLAL RAMKUMAR VARMA (PRAJAPATI),TASVIRBHAI SHRIGANDHIRAM,DHULSINH SHIVSINH,DINESHKUMAR DAHYALAL PATEL,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),RULE UNSERVED,MR BHARAT JANI,(MR MAULIK J SHELAT)
19769	FA/4611/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMANBEN CHAMPAKLAL ADM. OF RANJITKUMAR CHUNILAL,EXECUTIVE ENGINEER	NOTICE SERVED,(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19770	FA/4612/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ADMINISTRATOR OF BHUPENDRA RAMNIKLAL RAMANBHAI CHAMPAKLAL,EXECUTIVE ENGINEER	NOTICE UNSERVED,RULE SERVED
19771	FA/4613/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SAVITABEN BHIKHABHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19772	FA/4614/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ARVINDBHAI CHANDUBHAI,KESHURBHAI DULABHAI,THE EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED
19773	FA/4615/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF KASHIBEN KARSANBHAI CHANDUBHAI KARSANBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19774	FA/4616/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHAILALBHAI PUNJABHAIPUSHPABEN D/O. BHAILALBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19775	FA/4617/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMESHCHANDRA PITAMBARDAS,HEMLATABEN BHALCHANDRA,THE EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19776	FA/4618/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RAMANBEN CHAMPAKBHAI,EXECUTIVE ENGINEER	UNSERVED EXPIRED (N),RULE SERVED
19777	FA/4619/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	NATVARBHAI MATHURBHAI L,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19778	FA/4620/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JAYNTIBHAI BHAGWANDAS,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19779	FA/4621/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	THAKORBHAI SHANABHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19780	FA/4622/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ASHWINBHAI TRIBHOVANBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,RULE SERVED
19781	FA/4623/2007	18/04/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHAMPAKLAL CHUNILAL,ZAVERBHAI BHAVANBHAI,THE EXECUTIVE ENGINEER	NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE SERVED
19782	FA/4626/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	DILIPBHAI MULJIBHAI PATEL,	(MR A J PATEL)
19783	FA/4627/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	CHAMPABEN GORDHANBHAI,	
19784	FA/4628/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	ARVINDBHAI MATHURBHAI,	
19785	FA/4629/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	SHANTILAL NAGJIBHAI,	
19786	FA/4630/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	BECHARBHAI MATHURBHAI,	
19787	FA/4631/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	VIRENDRABHAI NAGJIBHAI PATEL,	
19788	FA/4632/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	JAYANTIBHAI MULCHAND SHASTRI,	

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19789	FA/4633/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	DAHYABHAI BABARBHAI PATEL,	
19790	FA/4634/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	KANUBHAI CHHOTABAHI PATEL,	
19791	FA/4635/2007	26/02/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE PROJECT OFFICE	GOVERNMENT PLEADER	DADUBHAI AMBALAL PATEL,	
19792	FA/4636/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL RAMUBHAI JIVRANDAS,	MR AV PRAJAPATI
19793	FA/4638/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MANGABHAI AMBARAM,	NOTICE SERVED
19794	FA/4639/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI JETHABHAI,	MR AMIT C NANAVATI
19795	FA/4640/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL AMBARAM PITAMDAS,	MR AMIT C NANAVATI
19796	FA/4641/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL RAMBHAI GANGARAM,	NOTICE SERVED
19797	FA/4642/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GANESHBHAI MOHANBHAI,	MR AV PRAJAPATI
19798	FA/4643/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL VITHALBHAI CHHAGANBHAI,PATEL PRAHLADBHAI CHHAGANBHAI	NOTICE SERVED
19799	FA/4644/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MADHAVBHAI SHANKARDAS,	MR AMIT C NANAVATI
19800	FA/4645/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL JKVANBHAI GANESHDAS,PATEL DAHYABHAI GANESHDAS	MR AMIT C NANAVATI
19801	FA/4646/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL BABUBHAI MANILAL,	MR AMIT C NANAVATI
19802	FA/4647/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI PRABHUDAS,PATEL NAROTTAMBHAI PRABHUDAS	NOTICE SERVED,MR AMIT C NANAVATI
19803	FA/4648/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GOSAI BACHUBHARTHI ISHWARBHARTHI,	MR AMIT C NANAVATI
19804	FA/4649/2007	21/04/2009	SARDAR SAROVAR NIGAM LIMITED,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL PURIBEN BABABHAI,PATEL GANDABHAI BABABHAI,PATEL AMRATBHAI BABABHAI,PATEL MAHESHBHAI BABABHAI	NOTICE SERVED
19805	FA/4652/2007	10/12/2010	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BHARVAD MASHURBHAI BHIMABHAI,	UNSERVED EXPIRED (N)
19806	FA/4653/2007	22/03/2012	ICICI LOMBARD GENERAL INSURAN-CE CO. LTD.,	MR VIBHUTI NANAVATI	DEVILABEN ARVINDBHAI MISTRY,MAYADEVI RAMSWARUP TOMAR DELETED CT.ORDER DTD.13-02-12.,ARVINDBHAI B. MISTRY	NOTICE SERVED,DELETED,MR HRIDAY BUCH
19807	FA/4654/2007	10/12/2010	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL ANAJBHAI KALABHAI,	NOTICE SERVED
19808	FA/4655/2007	10/12/2010	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL HATHIBHAI MANORBHAI,	UNSERVED EXPIRED (N)
19809	FA/4656/2007	10/12/2010	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL HATHIBHAI MONARBHAI,	UNSERVED EXPIRED (N)
19810	FA/4657/2007	10/12/2010	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BHARVAD MALABHAI BHOMABHAI,	UNSERVED EXPIRED (N)
19811	FA/4658/2007	10/12/2010	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BHARVAD TAPUBHAI BHIMABHAI,	NOTICE SERVED
19812	FA/4659/2007	17/01/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	AWALSINH ADESINH SOLANKI,BAIJIBEN AWALSINH SOLANKI,RAJENDRASINH HARISINH SOLANKI,JITENDRABHAI MANILAL PATEL	RULE NOT RECD BACK,MR ARPIT A KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19813	FA/4661/2007	16/06/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	DHANABHAI VARVABHAI PRAJAPATI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
19814	FA/4662/2007	11/06/2016	MANJIBHAI SURBHAI BALEVIYA,	MR R.K.MANSURI	JARDATKHAN SHAMSHERKHAN PATHAN,NARENDRABHAI KANTILAL PARMAR,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
19815	FA/4668/2007	03/04/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMABHAI MAGANBHAI,	(MR A J PATEL)
19816	FA/4669/2007	03/04/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI KHODABHAI,	(MR A J PATEL)
19817	FA/4670/2007	03/04/2008	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF SURSANGJI MOHANJI: ABHAJI SURSANGJI,	
19818	FA/4673/2007	04/05/2017	TORRENT POWER LTD.,	MR KB PUJARA	BISMILLAHBIBI WD/O. MAHMADMIYAAEHMADMIYA SUMRA,ULSAMBIBI WD/O. AEHMADMIYA AMINMIYA SUMRA,JAKIR HUSEN AEHMADMIYA SUMRA	RULE SERVED BY DS,MR JF MEHTA
19819	FA/4676/2007	14/03/2019	GSRTC,	MR HS MUNSHAW	SAVITABEN WD/O DHIRUBHAI LALLUBHAI PATEL,MINOR MANOJKUMAR DHIRUBHAI PATEL,THRO'SAVITABEN D PATEL,MINOR CHETANKUMAR DHIURBHAI PATEL,THRO'SAVITABEN D PATEL,MINOR SHITALKUMARI DHIRUBHAI PATEL,THRO'SAVITABEN D PATEL,MINOR VIMALKUMAR DHIRUBHAI PATEL,THRO'SAVITABEN D PATEL,ASHOKKUMAR MORARJI CHIKALIA [DELETED]	,RULE SERVED
19820	FA/4680/2007	16/11/2016	RATANRAM SALUJI RABARI,GORIDEVI RATANRAM RABARI,RAMLAL RATANRAM RABARI,ANSIKUMARI RATANRAM RABARI,MASRIKUMAR RATANRAM RABARI,BHATTARAM RATANRAM RABARI	MR NK MAJMUDAR	IKBALSING LALSING GUMAN,UNITED INSURANCE COMPANY	MR RAJNI H MEHTA,MR PUNIT B JUNEJA
19821	FA/4681/2007	07/08/2015	POLABHAI DEVNANDBHAI BAMBHANIYA,	MR AMAR D MITHANI	MAHESHKUMAR VRAJLAL MEHTA DRIVER,FIROZ GAFAR JETHVA,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,MS HINA DESAI
19822	FA/4683/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF KASAM BAGAS JAFAR KASAM,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19823	FA/4684/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	YUSUF AHMADBHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19824	FA/4685/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	LAKHIBEN BHIMABHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19825	FA/4686/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DAYABHAI AMTHABHAI TRIBHOVANBHAI DAYABHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19826	FA/4687/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BECHARBHAI ISHWARBHAI,BECHARBHAI ISHVARBHAI,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA,(MR A J PATEL)
19827	FA/4688/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	KASAMSHA HAIDARSHA,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19828	FA/4689/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI BHAGABHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19829	FA/4690/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF HARMANSANG SURSANG DAHYA SURSANG,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19830	FA/4691/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADM.TRATOR OF ABHRAM ASMAL JALU,YUSUFBHAI UMARBHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19831	FA/4692/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGU KESAR,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19832	FA/4693/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHATRASANG MANSANG,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19833	FA/4694/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADM.TRATOR OF PURSHA MASJID, RASULBHAI HIMATBHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19834	FA/4695/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HAJI AHMAD MUSA DADABHAI,JULEKHA HAJI MUSABHAI,EXECUTIVE ENGINEER	MR AD OZA,(MR A J PATEL)
19835	FA/4696/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHMED DADABHAI,ALI MAHMED ASMAL,VALI MAHMEDASMAL,MUSABHAI MAHMED ASMAL,RASIDABEN MAHMED ASMAL,RABIYABEN MAHMED ASMAL,ABDUL MAHMED ASMAL,AMINABEN IBRAHIM ASMAL,ZUBEDA ISAP ASMAL,SABIR IBRAHIM ISAP,RAFIK IBRAHIM ISAP,SIRAJ IBRAHIM ISAP,ADAM MAHMED ISMAIL,GULAM ISAP ASMAL,EXECUTIVE ENGINEER	RULE SERVED,MR AD OZA,(MR A J PATEL)
19836	FA/4697/2007	04/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL VALI HASAN,SULEMAN VALI HASAN,MUSA VALI HASAN,ABDUL VALI HASAN,YUSUF VALI HASAN,LAYLABIBI D/O VALI HASAN (SINCE DEC'D THRO'HEIRS & LRS),GULAM AHMED MUSA LAKDAWALA,DILAWAR AHMED MUSA LAKDAWALA,ILIAS AHMED MUSA LAKDAWALA,BASHIR AHMED MUSA LAKDAWALA,FATAMA AHMED MUSA LAKDAWALA,MAHERUN AHMED MUSA LAKDAWALA,EXECUTIVE ENGINEER	,MR AD OZA,(MR A J PATEL)
19837	FA/4698/2007	04/08/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	VISHNUBHAI NARANBHAI PATEL,KESHAVDAS NARANDAS PATEL,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,NOTICE UNSERVED,RULE SERVED
19838	FA/4699/2007	04/08/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BIHOLA FULAJI BECHARJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
19839	FA/4700/2007	04/08/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PARSOTTAMBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,NOTICE UNSERVED
19840	FA/4701/2007	04/08/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RANJITJI SHIVAJI VAGHELA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,(MR A J PATEL)
19841	FA/4702/2007	04/08/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA CHANDUJI ALUJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,(MR A J PATEL)
19842	FA/4703/2007	04/08/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHIKHABHAI KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,NOTICE UNSERVED
19843	FA/4704/2007	12/02/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAM RAJAJI,	RULE SERVED
19844	FA/4705/2007	12/02/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUHAJI HALAJI THAKOR,	RULE SERVED
19845	FA/4706/2007	12/02/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI MOHANDAS PATEL,	RULE SERVED
19846	FA/4707/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	RASABHAI BHANABHAI,	MR KL DAVE
19847	FA/4708/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	UKA RANA,DUDA RANA,PANCHA RANA,RANIBEN RANA	NOTICE SERVED,MR KL DAVE
19848	FA/4709/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHIKHABHAI RAMBHAI,	NOTICE SERVED
19849	FA/4710/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	JESABHAI RAMBHAI,	MR KL DAVE
19850	FA/4711/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	JASIBEN RAMBHAI,	UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19851	FA/4712/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	HAMIR VIJANAND,JIVIBEN VEJANAND	MR KL DAVE
19852	FA/4713/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	SHARDULBHAI RAMBHAI,	MR KL DAVE
19853	FA/4714/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	DEVAYAT SHARDULBHAI,	NOTICE SERVED
19854	FA/4715/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHIKHABHAI SHARDULBHAI,	NOTICE SERVED
19855	FA/4716/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	ABHABHAI JODHABHAI SOLANKI,	MR KL DAVE
19856	FA/4717/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHIKHA SIDDI - HEIR OF RAM GIGA SHARDUL HAMIR BHIKHA,	NOTICE SERVED
19857	FA/4718/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	KALABHAI GIGABHAI,	MR KL DAVE
19858	FA/4719/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	KADVI KUKABHAI,SAMAT KUKABHAI,BHIKHA KUKABHAI,MASARI KUKABHAI,RANA KUKABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
19859	FA/4720/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	RAIYABEN RAMBHAI,	MR KL DAVE
19860	FA/4721/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	DHIRUBHAI JETHABHAI,	NOTICE SERVED
19861	FA/4722/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	RAMBHAI DEVSHIBHAI,CHHAGANBHAI DEVSHIBHAI,DEVSHIBHAI PUNABHAI GUARDIAN OF MINOR PRAVIN	UNSERVED EXPIRED (N),MR KL DAVE
19862	FA/4723/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	AHER ARJAN APABHAI,	NOTICE SERVED
19863	FA/4724/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	NARANBHAI JETHABHAI,	NOTICE SERVED
19864	FA/4725/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	KANJI VASHRAMBHAI,	UNSERVED EXPIRED (N)
19865	FA/4726/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	KANABHAI ATTABHAI,	UNSERVED EXPIRED (N)
19866	FA/4727/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	RUDABHAI BHAGWANBHAI,	UNSERVED EXPIRED (N)
19867	FA/4728/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	KALA BHAGAWANBHAI,	UNSERVED EXPIRED (N)
19868	FA/4729/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	PANCHA NARAN,DANA NARAN,RITHA NARAN,KARNA NARAN	NOTICE SERVED
19869	FA/4730/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	KARSHANBHAI ARJANBHAI,	UNSERVED EXPIRED (N)
19870	FA/4731/2007	02/05/2009	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQ. OFFICER	GOVERNMENT PLEADER	BHIKHABHAI BHANABHAI,	NOTICE SERVED
19871	FA/4733/2007	06/08/2015	THE DY. GENERAL MANAGER,	MR AJAY R MEHTA	DECEASED CHAMANJI CHEHRAJI THAKOR THROU HIS LEGAL HEIRS,KANTABEN CHAMNJI THAKORE W.D OF DEC. CHAMNJI THAKORE,RAMESHJI CHAMANJI THAKORE (SON),SUSHILJI CHAMNJI THAKORE (SON),RAMILABEN CHAMANJI THAKORE (DAUGHTER),THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
19872	FA/4734/2007	06/08/2015	THE DY. GENERAL MANAGER,	MR AJAY R MEHTA	NARMADABEN GOVINDBHAI UPADHYAY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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19873	FA/4735/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARLAL JIVRAMBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,NARMADABEN SHANKARLAL-WIFE-DECEASED,PRAKASHCHANDRA SHANKARLAL-SON,NAGESHWAR SHANKARLAL-SON-DECEASED,KANTABEN SHANKARLAL-DAUGHTER,MANJULABEN SHANKARLAL-DAUGHTER,NAGESHWAR SHANKARLAL-SON-DECEASED,TUSHARBHAI NAGESHWAR-SON,VARSHABEN NAGESHWAR-DAUGHTER,SAPNABEN NAGESHWAR-DAUGHTER,KAVITABEN NAGESHWAR-DAUGHTER	,UNSERVED EXPIRED (R)
19874	FA/4736/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATISHBHAI BALKRUSHNA,	(MR A J PATEL)
19875	FA/4737/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI BAWABHAI,	RULE SERVED
19876	FA/4738/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MAHIJIBHAI,	RULE SERVED
19877	FA/4739/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBHATBHAI LALLUBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,JADABEN PRABHATBHAI-WIFE,RANCHHODBHAI PRABHATBHAI-SON,RAMSANGBHAI PRABHATBHAI-SON,MADHUBEN PRABHATBHAT-DAUGHTER	,UNSERVED EXPIRED (R)
19878	FA/4740/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI MOHANBHAI,	RULE SERVED
19879	FA/4741/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI PARBHATBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,JIVIBEN ISHWARBHASI-WIFE,DARUBHAI ISHWARBHASI-SON,PALIBEN ISHWARBHAI-DAUGHTER,SITABEN ISHWARBHAI-DAUGHTER,RAMILABEN ISHWARBHAI-DAUGHTER,MEENABEN ISHWARBHAI-DAUGHTER,LAXMIBEN ISHWARBHAI-DAUGHTER	,UNSERVED EXPIRED (R)
19880	FA/4742/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI MOHANBHAI,	RULE SERVED
19881	FA/4743/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI MELABHAI,SINCE DECD THRU HIS HEIRS & L.RS.,GANGABEN RAVJIBHAI-WIFE,KHANJIBHAI RAVJIBHAI-SON,SAVITABEN RAVJIBHAI-DAUGHTER	,UNSERVED EXPIRED (R)
19882	FA/4744/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI GALABHAI,SINCE DECD THRU HIS HEIRS & L.RS.,PRABHUBEN FULABHAI-WIFE,MADHAVSANG FULABHAI-SON,UDESANG FULABHAI-SON,AMARSANG FULABHAI-SON,NARSANG FULABHAI-SON	,UNSERVED EXPIRED (R)
19883	FA/4745/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTABHAI NAGJIBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,AMBABEN CHHOTABHAI-WIFE-DECD,HATHISANG CHHOTABHAI-SON,RAYSANG CHHOTABHAI-SON-DECD,ABHESANG CHHOTABHAI-SON,KANJIBHAI CHHOTABHAI-SON,JAYANTIBHAI CHHOTABHAI-SON,BHIKHIBEN CHHOTABHAI-DAUGHTER,SHARDABEN RAYSANG-WIFE,LALJIBHAI RAYSANG-SON,NARESHBHAI RAYSANG-SON,TRIMLABEN RAYSANG-DAUGHTER	,UNSERVED EXPIRED (R)
19884	FA/4746/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBEN MAGANBHAI,SINCE DECD THRU HIS HEIRS & L.RS.,RAMSANG MAGANBHAI-SON,SITABEN MAGANBHAI-DAUGHTER,RATANBEN MAGANBHAI-DAUGHTER,PRAVATIBEN MAGANBHAI-DAUGHTER	,UNSERVED EXPIRED (R)
19885	FA/4747/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANGBHAI SHANKARBHAI,	RULE SERVED

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19886	FA/4748/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI DHULABHAI,SINCE DECDTHRU HIS HEIRS & L.RS.,KANTABEN MOHANBHAI-WIFE,SURESHBHAI MOHANBHAI-SON,RAJENDRABHAI MOHANBHAI-SON,MEENABEN MOHANBHAI-DAUGHTER	,UNSERVED EXPIRED (R)
19887	FA/4749/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI SHANABHAI,	RULE SERVED
19888	FA/4750/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIJIBHAI HIRABHAI,SINCE DECD THRU HIS HEIRS & L.RS.,DIEALIBEN RAIJIBHAI-WIFE-DECD,SOMABHAI RAIJIBHAI-SON,FULABHAI RAIJIBHAI-SON,RAYSANG RAIJIBHAI-SON,ISHWARBHAI RAIJIBHAI-SON,SAVITABEN RAIJIBHAI-DAUGHTER,BACHIBEN RAIJIBHAI-DAUGHTER,KANTABEN RAIJIBHAI-DAUGHTER	,UNSERVED EXPIRED (R)
19889	FA/4751/2007	01/05/2009	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI LALLUBHAI,SINCE DECD THRU HIS HEIRS & L.RS.,HARKHABEN SOMABHAI-WIFE,JAGDISHBHAI SOMABHAI-SON-DECD,SAROJBEN SOMABHAI-DAUGHTER,LALITABEN JAGDISHBHAI-WIFE,SURESH JAGDISHBHAI-DAUGHTER,VARSHABEN JAGDISHBHAI-DAUGHTER,NIKULBHAI JAGDISHBHAI-SON	,UNSERVED EXPIRED (R)
19890	FA/4752/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANGBHAI SHANKARBHAI,	RULE SERVED
19891	FA/4753/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANGBHAI RAIJIBHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,PUNJIBEN AMARSANG-WIFE-DECD,PRATAPBHAI AMARSANG-SON,RANCHHODBHAI AMARSANG-SON,LAXSMANBHAI AMARSANG-SON,SHANTABEN AMARSANG-DAUGHTER,GEETABEN AMARSANG-DAUGHTER	,UNSERVED EXPIRED (R)
19892	FA/4754/2007	18/09/2008	STATE OF GUJARAT,SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATBHAI PARSOTTAMBHAI,	RULE SERVED
19893	FA/4755/2007	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	GIRDHARBHAI CHHOTABHAI PATEL SINCE DECD.THRU HIS HEIRS&L.RS,GOMTIBEN WD/O GIRDHARBHAI CHHOTABHAI,SARASWATI GIRDHARBHAI PATEL,KANUBHAI GIRDHARBHAI PATEL,LILABEN GIRDHARBHAI PATEL,RAMESHBHAI GIRDHARBHAI PATEL,DHARMISTABEN GIRDHARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
19894	FA/4756/2007	06/01/2014	EXECUTIVE ENGINEER,	MS LILU K BHAYA	MINOR ARPIT JAGDISHBHAI PATEL THRO. GUARDIAN JAGDISHBHAI CHI,	MR TEJAS P SATTA
19895	FA/4758/2007	26/04/2018	PERSHOTTAMBHAI VALJIBHAI VANIA,	MR GM JOSHI	JABBARKHAN SULEKHAN,SHANKERBHAI RAMCHANDRABHAI	MR DR BHATT,HARDIK D MEHTA,GAURANG H DAVE
19896	FA/4759/2007	26/04/2018	PERSHOTAMBHAI VALJIBHAI VANIA,	MR GM JOSHI	SHAKUNTALABEN SHANKERBHAI KOSTI,	GAURANG H DAVE
19897	FA/4764/2007	17/03/2008	PATEL MINAXIBEN WD/O. PATEL RAMESHBHAI HARJIVANDAS,PATEL SWATI RAMESHBHAI,MINOR PATEL MONIKA RAMESHBHAI,DELETED	(MR PARESH M DARJI)	KHUMANSINH BHIMBHAI CHAUHAN,G.S.R.T.C.,MANIBEN NATHUBHAI CHAUHAN,ORIENTAL INSURANCE CO. LTD.	,MRS VASAVDATTA BHATT,(MR MAULIK J SHELAT)
19898	FA/4765/2007	04/12/2015	HEIRS OF DECD. KARA DEVRAKHI,DEVRAKHI MANDAN LEUVA (FATHER),MANIBEN DEVRAKHI LEUVA (MOTHER),RANIBEN KARABHAI,HARSHADBHAI KARABHAI,RAJESH KARABHAI,PARESH KARABHAI,RAJSHIBHAI DEVARAKHI LUVA,BHINIBEN W/O NATHABHAI	,MR RAXIT J DHOLAKIA	HAMIR LAKHA BHATU,NARAN MASRI KARAMGIYA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR DAKSHESH MEHTA
19899	FA/4766/2007	02/12/2015	HARSIHBHAI NATHABHAI SOLANKI,SAVITABEN HARISHBHAI SOLANKI	MR RITURAJ M MEENA	JASHWANT DHANJIBHAI MAKWANA,GAURABHAI MAHESHBHAI AHUJA,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR HEMANT S SHAH
19900	FA/4767/2007	10/08/2015	THE GENERAL MANAGER,	MR AJAY R MEHTA	RAMESHBHAI BHALABHAI PATEL,THE SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI,MR HITESH B PATEL

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19901	FA/4768/2007	10/08/2015	THE GENERAL MANAGER,	MR AJAY R MEHTA	SAROJBEN VADILAL PATEL,THE SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI,MR HITESH B PATEL
19902	FA/4769/2007	20/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTIBHAI PRAHLADBHAI,SPL. LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
19903	FA/4770/2007	20/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SURENDRABHAI DAHYABHAI,SPL. LAQ OFFICER	,GOVERNMENT PLEADER
19904	FA/4771/2007	20/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL AMBALAL KASHIBHAI,SPL. LAQ OFFICER	,GOVERNMENT PLEADER
19905	FA/4772/2007	10/08/2015	DEPUTY GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	PURIBEN AMBALAL,KANTILAL KHODIDAS PRAJAPATI,SPECIAL LAND ACQ. OFFICER	
19906	FA/4773/2007	10/08/2015	DEPUTY GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	PATEL POPATLAL CHUNILAL,PATEL JAGDISHBHAI CHUNILAL,SPECIAL LAND ACQ. OFFICER	
19907	FA/4774/2007	10/08/2015	DEPUTY GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	PATEL DEVILABEN GOVINDBHAI,SPECIAL LAND ACQ. OFFICER	,(MR A J PATEL)
19908	FA/4775/2007	10/08/2015	DEPUTY GENERAL MANAGER O.N.G.C. LTD.,	MR AJAY R MEHTA	PRAJAPATI GANDABHAI AMBALAL,SPECIAL LAND ACQ. OFFICER	
19909	FA/4776/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRUBHAI MANJIBHAI,HANUBHAI MANJIBHAI	MR GM AMIN
19910	FA/4777/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI KESHUBHAI,	NOTICE SERVED
19911	FA/4778/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR PIRUBHA DOLUBHA,	NOTICE SERVED
19912	FA/4779/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAVANBHAI JIVRAJBHAI,	NOTICE SERVED
19913	FA/4780/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARBA SADUBHA,	
19914	FA/4781/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR BACHUBHA SADUBHA,	
19915	FA/4782/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI JADAVBHAI,	
19916	FA/4783/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN DAHYABHAI,AMARSHIBHAI JETHABHAI,KHODABHAI JETHABHAI,KUNVARBEN JETHABHAI,CHAMPABEN JETHABHAI,KANKUBEN JETHABHAI	
19917	FA/4784/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI GALABHAI,	
19918	FA/4785/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI VASHRAMBHAI,	
19919	FA/4786/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAGHAVBHAI MANJIBHAI,	
19920	FA/4787/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI JIVRAJBHAI PATEL,	
19921	FA/4788/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MER DHANIBEN MULJIBHAI,	
19922	FA/4789/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHIA PRABHUBHAI,	
19923	FA/4790/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI TALSHIBHAI,	
19924	FA/4791/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHUBHAI JIVRAJBHAI PATEL,	
19925	FA/4792/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI ZHAVERBHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19926	FA/4793/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAVJIBHAI KALYANBHAI',	
19927	FA/4794/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANIBHAI UKABHAI,	
19928	FA/4795/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKABHAI PRABHUBHAI,	
19929	FA/4796/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGARBHAI MULJIBHAI,	
19930	FA/4797/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI PUNJABHAI,	
19931	FA/4798/2007	17/09/2009	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANABHAI DEHABHAI,	
19932	FA/4800/2007	11/04/2008	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	SHANAJI NATHAJI DABHI,THE SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
19933	FA/4801/2007	11/04/2008	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	PATEL KANTIBHAI SOMABHAI,THE SPECIAL LAND ACQUISITION OFFICER	
19934	FA/4802/2007	11/04/2008	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	VIHAJI BABAJI,THE SPECIAL LAND ACQUISITION OFFICER	
19935	FA/4803/2007	11/04/2008	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	DABHI BADARJI MOTIJI,THE SPECIAL LAND ACQUISITION OFFICER	
19936	FA/4804/2007	11/04/2008	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	DABHI LAXMANJI DAJIJI SHIVAJI DECD. THRO' HEIRS,BHAVANSINH LAXMANSINH DABHI,DILIPSINH LAXMANSINH DABHI,THE SPECIAL LAND ACQUISITION OFFICER	
19937	FA/4809/2007	11/06/2016	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAHISHANBIBI WD/O. ILIASKHAN,HANIFABIBI ILIASKHAN,FATUNIBIBI SAUDAN,ABDUL AJIJ CHAHATKHAN MOMIN,SUPER GOLDEN TRANSPORT,UDESING KHECHARSING CHAUHAN,RAJKAMAL TRANSPORT,UNITED INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
19938	FA/4810/2007	19/02/2014	THE GENERAL MANAGER OIL & NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	PATEL VIKRAMBHAI KESHABHAI DECD. THRO' HEIRS,KASHIBEN KESHABHAI PATEL,PREMILABEN KESHABHAI PATEL,HANSABEN KESHABHAI PATEL,THE SPAECAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
19939	FA/4811/2007	19/02/2014	THE GENERAL MANAGER OIL & NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	PATEL LALBHAI PRABHUDAS,THE SPAECAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
19940	FA/4812/2007	19/02/2014	THE GENERAL MANAGER OIL & NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	LAXMIBEN GANDALAL PRAJAPATI,RAMANBHAI GANDALAL PRAJAPATI,RAMANBHAI GANDALAL PRAJAPATI (EXPIRED),NATVARLAL GANDALAL PRAJAPATI,SHANKARBHIA GANDALAL PRAJAPATI,ISHWARBHAI GANDALAL PRAJAPATI,BABULAL GNADALAL PRAJAPATI,BHULABHAI GANDALAL PRAJAPATI,BHARATBHAI GANDALA PRAJAPATI,MADHUBEN GANDALAL PRAJAPATI,KANTABEN RAMANBHAI PARAJAPATI,RAJUBHAI RAMANBHAI PRAJAPATI,GHANSHYAMBHAI RAMANBHAI PRAJAPATI,SANJAYBHAI RAMANBHAI PRAJAPATI,THE SPAECAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
19941	FA/4813/2007	19/02/2014	THE GENERAL MANAGER OIL & NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	VAGHELA DILIPSINH VARVAJI,THE SPAECAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19942	FA/4814/2007	19/02/2014	THE GENERAL MANAGER OIL & NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	BAROT RATIBHAI CHHABAJI,THE SPAECAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
19943	FA/4815/2007	19/02/2014	THE GENERAL MANAGER OIL & NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	RAOL NATVERSINH GULABSINH,THE SPAECAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
19944	FA/4816/2007	18/10/2019	BALDEVBHAI BHAGCHAND KELA SINCE DECD.THROUGH LEGAL HEIRS,SURESHBHAI BALDEVBHAI KELA,GAUTAMBHAI DALDEVBHAI KELA,MUKESHBHAI BALDEVBHAI KELA,LATESHBHAI BALDEVBHAI KELA,JAYSHREEBEN SHISHPAL KACHORIYA,NIRMALABEN BALDEVBHAI KELA,SURESHBHAI BHAGCHAND KELA,BANSIDHAR WAGHJIBHAI R,BHAWANISHANKAR RUPCHAND MAHESHWARI,BIHARILAL WAGHJIBHAI MAHESHWARI,MAHADEVBHAI RUPCHAND MAHESHWARI,BHAGCHANDBHAI LEELARAM KELA,MUKESHBHAI BALDEVBHAI KELA,LATESHBHAI BALDEVBHAI KELA,JAYPRAKASH BHAGCHANDBHAI KELA,LABHSHANKAR VASUDEVBHAI MAHESHWARI,DRUPADIBEN LABHSHANKAR MAHESHWARI,JIGAR LABHSHANKAR MAHESHWARI,LEENABEN LABHSHANKAR MAHESHWARI,ARCHANABEN LABHSHANKAR MAHESHWARI,ARPIT LABHSHANKAR MAHESHWARI,GOVINDRAM MURLIDHAR MAHESHWARI,RUKSHAMANIBEN SINCE DECD. THROBHARATBHAI H. MAHESHWARI	MS ARCHANA R ACHARYA	STATE OF GUJARAT,	GOVERNMENT PLEADER
19945	FA/4817/2007	01/03/2012	KRASHNAKANT @ SHANTILAL MULJIBHAI PATEL (SINCE DECD.,SHOBHNABEN KRASHNAKANT @ SHANTILAL PATEL,MINOR NIKUNJ S/O. KRASHNAKANT @ SHANTILAL PATEL,MINOR VISHAL S/O. KRASHNAKANT @ SHANTILAL PATEL	MR HARSHAD K PATEL	DIVISIONAL CONROLLER,	MRS FALGUNI D PATEL
19946	FA/4818/2007	16/06/2014	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	IMAMBHAI HASUBHAI MALEK,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19947	FA/4819/2007	16/06/2014	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	RAMESHBHAI RAMBHAI PRAJAPATI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19948	FA/4820/2007	26/08/2014	SHANTIBEN @ SNEHABEN MAGANLAL BORICHANGAR,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NILESH SHAILENDRAKUMAR SHAH,THE NEW INDIA ASSURANCE CO, LTD.	NOTICE SERVED
19949	FA/4821/2007	30/08/2017	ASHWINBHAI PARSHOTTAMBHAI PATEL,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	THAKORBHAI SHIVABHAI PATEL,YUSUF ABDUL HAJI BAGWALA,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR KK NAIR
19950	FA/4822/2007	01/03/2012	CHOLAMANDALM M.S.GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	SHAIKH MAHEMOODBHAI RAMJUBHAI,SHAIKH MAHEMOODBHAI RAMJIBHAI	NOTICE SERVED,MR CB DASTOOR
19951	FA/4824/2007	09/07/2013	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HEMABEN RAMJIBHAI SAPARIYA,LALJIBHAI RAVJIBHAI SAPARIYA,LABHUBEN LALJIBHAI SAPARIYA,PRADIPKUMAR HIRALAL KANTARIYA,VALJIBHAI VIRJIBHAI KANTARIYA	RULE SERVED,MR TRILOK J PATEL
19952	FA/4825/2007	23/02/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	MANISHABEN RIKESHBHAI PATEL,JAY RIKESHBHAI PATEL (MINOR),KRUPABEN RIKESHBHAI PATEL (MINOR),VASUDEV DALSUKHBHAI PANCHAL,FIROZKHAN ABDULKHAN PATHAN	RULE SERVED

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19953	FA/4829/2007	05/02/2015	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	CHIRAG NAYANKUMAR SHAH,KRUNAL NAYANKUMAR SHAH,JYOTSANABEN NAYANKUMAR SHAH,LILAVATIBEN HARILAL SHAH,PRAGNABEN JAYENDRAKUMAR DAVE CHAVDA,HIMATBHAI VAGHABHAI VALMIKI,VALLABHBHAI SHIVABHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,MR PALAK H THAKKAR
19954	FA/4830/2007	12/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	SARASING KERSINGH JAT,CHARANKAUR SARASING KERSING JAT,VIRBHADRADAS INDRASINH GOHIL	RULE SERVED,RULE UNSERVED
19955	FA/4831/2007	14/08/2015	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	PANKAJBHAI INDRAVADAN KAPADIA,HANSABEN INDRAVADAN KAPADIA,NAYNABEN INDRAVADAN KAPADIA,KRISHNACHANDRA INDRAVADAN KAPADIA	,MS AMRITA AJMERA
19956	FA/4832/2007	11/02/2008	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	UDAY KHENGARBHAI SUNESARA,MINOR DHAVALKUMAR UDEYBHAI THRO' UDAY K. SUNESHARA,MINOR CHINTANKUMAR UDEYBHAI THRO' UDAY K. SUNESARA,KHENGAR ARJUNDAS SUNESARA	MR SHAILESH C SHARMA
19957	FA/4833/2007	05/03/2015	NEW INDIA INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	SONKALIBEN VAIDHNATH VARMA,BHAVARSINH .G. CHAUHAN,D.G.P.(GUJARAT STATE) DIRECTOR GENERAL OF POLICE	RULE SERVED,SERVED BY RPAD (R),RULE UNSERVED
19958	FA/4834/2007	14/09/2016	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	CHAMPABEN MADARSANG SOLANKI (TALPADA0,VIKRAMBHAI MADARBHAI SOLANKI (TALPADA),LALJIBHAI MADARBHAI SOLANKI (TALPADA),RAMESHBHAI SAMANTBHAI CHAVDA,BHAVANISHANKAR MANEKLAL SHAH	RULE SERVED,MR HARSHAD K PATEL,(MS NISHA M THAKORE)
19959	FA/4835/2007	05/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	PATEL RAMESHBHAI PARSOTTAMBHAIDECD.THROUGH THE LRS,HIRABEN W/O RAMESHBHAI PATEL,SARIKABEN RAMESHBHAI PATEL,VIPULBHAI RAMESHBHAI PATEL,CHIRAGKUMAR RAMESHBHAI PATEL MINOR THR.MOTHER R-1/1,NILAMBEN RAMESHBHAI PATEL MINOR THR.MOTHER R-1/1,PATEL NATWRLAL MANILAL,PATEL KANTILAL SHANKARDAS	,NOTICE SERVED,MR AV PRAJAPATI,MR PINAKIN B RAVAL
19960	FA/4836/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	PIYUSHKUMAR JAYANTILAL SHAH,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL GURJJAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED
19961	FA/4837/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	PIYUSHKUMAR JAYANTILAL SHAH,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL GURJJAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED
19962	FA/4838/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	TRIBHOVANBHAI KUVERJI PARMAR,BAI GANGABEN TRIBHOVANDAS PARMAR,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	DS AFF.NOT FILED (N),RULE SERVED,RULE UNSERVED
19963	FA/4839/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	RAJENDRAKUMAR UMAKANT SHARMA,ARUNA RAJENDRAKUMAR SHARMA,BABITA RAJENDRA SHARMA MINOR,SAVITA RAJENDRA SHARMA MINOR,ANITA RAJENDRA SHARMA MINOR,MUKESH RAJENDRA SHARMA,MANJULA RAJENDRA SHARMA,G.S.R.T.C.,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI	RULE SERVED,RULE UNSERVED
19964	FA/4840/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BAI GANIBEN MANSUKHBHAI TAWIAD,DILIPKUMAR MANSUKHBHAI TAWIAD,ASVINBHAI MANSUKHBHAI TAWIAD,BAI RAMTUBEN RANGABHAI TAWIAD,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,G.S.R.T.C.	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)

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19965	FA/4841/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BAI RUKHIBEN SWARUPBHAI KALUBHAI KALAR,KALUBHAI LALABHAI KALAR,BAI MANIBEN LALUBHAI KALAR,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,G.S.R.T.C.	RULE SERVED,RULE UNSERVED,MR UM SHASTRI
19966	FA/4842/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	JESINGBHAI BHANABHAI KOLI BARIA,GITABEN SHIOVABHAI KOLI,SABGITABEN SHIVABHAI KOLI,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TANSPORT CORPORATION	RULE SERVED,RULE UNSERVED,MR UM SHASTRI
19967	FA/4843/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	KOKILABEN WD/O MANHARBHAI CHIMANBHAI NAYAK,MANJULABEN MANHARBHAI NAYAK,URMILABEN MANHARLAL NAYAK,GANGABEN MANHARBHAI NAYAK,CHIMANBHAI DEVLABHAI NAYAK,KANKUBEN CHIMANBHAI NAYAK,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPATL CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED,MR UM SHASTRI
19968	FA/4844/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BAI DHULIBEN WD/O. MANIBHAI ARJANBHAI MACHHAR,LALIBEN MANIBHAI MACHHAR,KHEMBHAI ARJANBHAI MACHHAR,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TRNSPORT CORPORATION	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR UM SHASTRI
19969	FA/4845/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	SHANKERBHAI NARUBHAI DODIYAR (BHIL),MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED
19970	FA/4846/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	RUMALBHAI LEMBABHAI HARIJAN,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
19971	FA/4847/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BAI ARUNABEN WD/O FATESINH BHRUSINH VIRPURA,MINOR DHANPALSINH FATESINH VIRPURA,PRATAPBA WD/O BHURSINH NATHU- SINH VIRPURA,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED
19972	FA/4848/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	AMRUTBHAI @ AMRABHAI LAXMANBHAI MACHHAR,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED,MR UM SHASTRI
19973	FA/4849/2007	07/03/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BAI RAMILABEN WD/O PARVATBHAI HIRABHAI MACHHAR,MINOR SANJAYBHAI PARVATBHAI MACHHAR THRO' RAMILABEN (P-1),MINOR GANGABEN PARVATBHAI MACHHAR THRO; RAMILABEN (P-1),HIRABHAI CHAMANABHAI MACHHAR,BAI LALIBEN HIRABHAI MACHHAR,MAKSUDMOHMAD BHOPAN PATHAN,BHAJANLAL SATPAL CHAUDHRI,G.S.T.C.	RULE SERVED,RULE UNSERVED,MR UM SHASTRI
19974	FA/4850/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADABEN ISHVARBHAI,	(MR A J PATEL)
19975	FA/4851/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI MATHURBHAI,CHANCHALBEN DHANJIBHAI,KANCHANBEN DHANJIBHAI	
19976	FA/4852/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI SHAMALBHAI,	
19977	FA/4853/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATISHKUMAR AMBALAL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19978	FA/4854/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI SHAMALBHAI,PANKAJBHAI ISHVARBHAI,VIMALBVHAI ISHVARBHAI,PARULBEN ISHVARBHAI,KUMUDBEN ISHVARBHAI,SAVITABEN ISHWARBHA	
19979	FA/4855/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI BHAGVANBHAI,	
19980	FA/4856/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHURBHAI LALLLUBHAI,	
19981	FA/4857/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI MULJIBHAI,MOHANBHAI BHAILALBHAI,ZAVERBHAI BHAILALBHAI,PARVATIBEN BHAILALBHAI,BHAGWANBHAI BHAILALBHAI,KARSANBHAI BHAILALBHAI,REVABEN KARSANBHAI,PRAVINBHAI KARSANBHAI,HARESHBHAI KARSANBHAI,RANJANBEN KARSANBHAI	
19982	FA/4858/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI SHAMALBHAI,PANKAJBHAI MOTIBHAI,SAVITABEN MOTIBHAI	
19983	FA/4859/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ICHCHHABEN JETHABHAI -DECD. THRO' NATUBHAI JETHABHAI,	
19984	FA/4860/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI AMBALAL,	
19985	FA/4861/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI ISHWARBHAI,	
19986	FA/4862/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBEN KARSANBHAI,	
19987	FA/4863/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAVATIPRASAD NATVARLAL JOSHI,	
19988	FA/4864/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAGBHAI MOHANBHAI,	
19989	FA/4865/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI -- DECD. THRO' HEIRHARESHBHAI KARSHANBHAI,	
19990	FA/4866/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANKAJBHAI ISHWARBHAI,	
19991	FA/4867/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUSALBHAI MADHAVBHAI,	
19992	FA/4868/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHODBHAI,	
19993	FA/4869/2007	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI MOTIBHAI,	
19994	FA/4870/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSENMIYA CHANDMIYA MALEK,	MR KM SHETH
19995	FA/4871/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPJI MOHANJI THAKORE,	MR KM SHETH
19996	FA/4872/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAVANJI MANGAJI,LASHIBEN JAVANJI,PASHABHAI JAVANJI,RAMESHBHAI JAVANJI,LILABEN JAVANJI,KANAJI MANGAJI,RUPABEN KANAJI,LAXMIBEN KANAJI,PRAHLADJI KANAJI,PUNAJI KANAJI,SAVITABEN KANAJI	,MR KM SHETH
19997	FA/4873/2007	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMADMIYA IMAMMIYA MALEK SINCE DECD. THRO' HEIRS,ALIMYA AHMADMIYA MALEK (SON),ASGARMIYA AHMADMIYA MALEK (SON),RASOOLMIYA AHMADMIYA MALEK (SON),CHHOTUMIYA AHMADMIYA MALEK (SON),GULSHANBIBI D/O AHMADMIYA IMAMMIYA MALEK,JETUNBIBI D/O AHMADMIYA IMAMMIYA MALEK	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
19998	FA/4874/2007	29/01/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHIKHABHAI RAMANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
19999	FA/4875/2007	29/01/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RAMILABEN RAJNIKANT,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
20000	FA/4876/2007	29/01/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	RAMAJI AMAAJI THAKOR,HEIR OF MOHANJI MATHURJI RAMSING MOHANJI THAKORE,THE SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
20001	FA/4877/2007	29/01/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHARATBHAI MANEKLAL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
20002	FA/4878/2007	23/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	HEIRS OF DECD. HARMANBHAI MANSINGBHAI CHAVDA,SAROJBEN WD/O. HARMANBHAI MANSINGBHAI CHAVDA,MINOR SURESHBHAI MANSINGBHAI CHAVDA,MINOR SUNILBHAI MANSINGBHAI CHAVDA,CHANDRAKANT KANTILAL BHAVSAR,JAYDEVBHAI CHANDRAKANT BHAVSAR,ORIENTAL INSURANCE CO. LTD.,NITESHBHAI BACHUBHAI SONIO	,RULE SERVED,SERVED BY AFFIX. (R)
20003	FA/4879/2007	14/02/2012	THE NEW INDIA ASSURANCE CO.LTD,	(MR HASMUKH THAKKER)	MAHENDRA PANALAL RATHOD,SHANTABEN MAHENDRA RATHOD,RUPESH MAHENDRABHAI RATHOD,SANDIP PREMPRASAD GUBER	RULE SERVED,MR.HIREN M MODI
20004	FA/4880/2007	27/09/2018	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	DALABHAI MANABHAI DAMOR,RADHESHYAM BABULAL GAULI,BABULAL RUPCHAND JAIN,RAMESHBHAI CHHOTABHAI BAROT,SHIVABHAI DEVCHANDBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR SUNIL B PARIKH,MS SNEHA A JOSHI,MR. ALPESH H PARMAR
20005	FA/4881/2007	11/02/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MANISHABEN MAHENDRA @ SHANKER JOSHI,RAMNIKLAL KANJIBHAI JOSHI,KALAVATIBEN RAMNIKLAL JOSHI,RINKLE MAHENDRA @ SHANKER JOSHI,MITAL MAHENDRA @ SHANKER JOSHIMINOR,MINOR VINAY @ RAM MAHENDRA @ SHANKER JOSHI,NAITIKKUMAR GIRISHBHAI NAKAR	RULE SERVED,UNSERVED EXPIRED (R),MR SK PATEL
20006	FA/4882/2007	27/09/2018	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	JALABHAI HAJURBHAI DAMOR,NAVABHAI JALABHAI DAMOR,RAMABHAI JALABHAI DAMOR,SARDARBHAI JALABHAI DAMOR,LAKHUBHAI JALABHAI DAMOR,MAGANBHAI JALABHAI DAMOR,HAJURBHAI JALABHAI DAMOR,DILIPBHAI JALABHAI DAMOR,RADHESHYAM BABULAL GAULI,BABULAL RUPCHAND JAIN RAJENDRA MOTOR TRANSPORT CO.,RAMESHBHAI CHOTABHAI BAROT,SHIVABHAI DEVCHANDBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	DISMISSED FOR NON PROSECUTION,RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MS SNEHA A JOSHI,MR. ALPESH H PARMAR

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20007	FA/4883/2007	27/09/2018	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	GALIBEN WIDOW OF BHURABHAI RANCHODBHAI DAMOR,MINOR RUKHTIBEN DAUGHTER OF BHURABHAI RANCHODBHAI DAMOR,MINOR JESABHAI SON OF BHURABHAI R. DAMOR,MINOR LILABEN DAUGHTER OF BHURABHAI RANCHODBHAI DAMOR,RADHESHYAM BABULAL GAULI,BABULAL RUPCHAND JAIN RAJENDRA MOTOR TRANSPORT CO.,RAMESHBHAI CHOTABHAI BAROT,SHIVABHAI DEVCHANDBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	DISMISSED FOR NON PROSECUTION,MR SUNIL B PARIKH,(MR NIRAL R MEHTA),MR. ALPESH H PARMAR
20008	FA/4884/2007	01/09/2014	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	ANVERBHAI HUSAINBHAI BALIM,RAMSING BAVSINGBHAI RAJPUT,EXECUTIVE ENGINEER (O & M),MANGAJI UKAJI MARVADI,ISHAK ABDULRAHIM BUTHA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR PREMAL R JOSHI,HL PATEL ADVOCATES
20009	FA/4885/2007	10/12/2010	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MUSALMAN MAHMADBHAI CHANDBHAI,BACHUBHAI MOHAMADBHAI MUSALMANSON,JAHANGIRBHAI MOHAMADBHAI MUSALMAN - SON,HUSENABEN SAHEBKHAN MUSALMAN DAUGHTER,RAJIBEN MIYABHAI MUSALMAN DAUGHTER,AMIRAKHA MOHAMADBHAI MUSALMAN SON,MADINABEN USMANBHAI MUSALMAN DAUGHTER,MANUBEN MAHAMADBHAI MUSALMAN WIFE-DECEASED	,DELETED,MR AMIT C NANAVATI
20010	FA/4893/2007	05/04/2019	ABDULSATAR ISMAILBHAI MANSURI (SINCE DECEASED , DURING THE PENDENCY OF APPEAL),HANIFABEN ABDULSATAR MANSURI,MOHMEDARIF ABDULSATAR MANSURI,ZARINABEN ABDULSATAR MANSURI	MR MRUGEN K PUROHIT	BALJITSING VISHNUSING BHADORIYA,ORIENTAL INSURANCE CO. LTD.	SERVED BY PUBLICATION IN NEWS,MR RITURAJ M MEENA
20011	FA/4894/2007	26/08/2014	TARABEN WIFE OF DAHYABHAI AMTHABHAI PRAJAPATI,	MR PRAVIN GONDALIYA	PARMAR NARAYANBHAI RAMABHAI,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
20012	FA/4896/2007	16/07/2018	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	ARUNABEN ANWARBHAI RANA,ANISHABEN ANWARBHAI RANA,AFSANABEN ANWARBHAI RANA,NARGISBEN ANWARBHAI RANA,AFROZBEN ANWARBHAI RANA,ARBAZ ANWARBHAI RANA,SHAIKH MOHAMED YUNUS,HARIDAS GOVINDBHAI PARIKH	RULE SERVED,MR MTM HAKIM
20013	FA/4897/2007	23/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	RAMZAN @ RAMZU IBRAHIM KUMBAR,BABUBHAI RAJABHAI AGADH,SAMJI DANABHAI PATEL	RULE SERVED,MR.HIREN M MODI
20014	FA/4898/2007	26/02/2008	BABUBHAI MITHABHAI PARMAR BHILL,YOGESHKUMAR BABUBHAI PARMAR BHILL,KALABEN BABUBHAI PARMAR,GAURIBEN BABUBHAI PARMAR BHILL,DEVIBARA BABUBHAI PARMAR BHILL,ILABEN BABUBHAI PARMAR BHILL,PADMABEN BABUBHAI PARMAR BHILL	MR ARPIT A KAPADIA	BABUBHAI ISMAILBHAI VOHRA,G.S.R.T.C.,VASUDEV BHULCHAND DHAMNANI,UNITED INDIA INSURANCE CO. LTD	
20015	FA/4909/2007	10/12/2010	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KESHAVLAL MARGHABHAI,PATEL RAMABHAI MARGHABHAI,SPL. LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE UNSERVED,MR YATIN SONI,MR HITESH B PATEL
20016	FA/4910/2007	10/12/2010	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI KANTIBHAI REVABHAI,SPL. LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20017	FA/4917/2007	10/12/2010	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	PARAHLADBHAI AATMARAM,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
20018	FA/4918/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,HIRABEN RAMABHAI RAVAL,SHARDABEN REVABHAI RAVAL	GOVERNMENT PLEADER,MR KM SHETH
20019	FA/4919/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITON OFFICER,MAHENDRAKUMAR RAMBHAI	
20020	FA/4920/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,KALIDAS SHANKARBHAI PATEL	
20021	FA/4921/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,MENABEN TRIKAMBHAI PATEL SINCE DECD. THRO' HEIRS,AJITKUMAR TRIKAMBHAI PATEL,VASANTKUMAR TRIKAMBHAI PATEL,NAYANABEN TRIKAMBHAI PATEL,SANGITABEN TRIKAMBHAI PATEL	
20022	FA/4922/2007	06/02/2014	GETCO LTC,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,AMBALAL BECHARDAS,AMBALAL BECHARDAS CHANDULAL DALSUKHRAM	
20023	FA/4923/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,RAMESHBHAI BHIKHABHAI PATEL,GADHVI HIMMATSINH KHEMRAJ	,RULE NOT RECD BACK
20024	FA/4924/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,DAHYABHAI ISHWARBHAI PATEL	
20025	FA/4925/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,DURGAPRASAD KARUNASHANKER CHHAGANLAL	
20026	FA/4926/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,VASANTLAL MANILAL PATEL	
20027	FA/4927/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,BAKORBHAI CHHOTABHAI P. OF A. HOLDER OF	
20028	FA/4928/2007	06/02/2014	GETCO LTD,	MR JAYANT P BHATT	THE STATE OF GUJARAT,THE SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED CHHOTABHAI,ARVINDBHAI CHHOTABHAI PATEL P. OF A. HOLDER OF,ARVINDBHAI CHHOTABHAI,RAMANBHAI CHHOTABHAI,BHURIBEN D/O. CHHOTABHAI,HIRABEN D/O. CHHOTABHAI,LASMIBEN W/O. CHHOTABHAI	,GOVERNMENT PLEADER
20029	FA/4930/2007	23/08/2019	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	VAIBHAVIBEN WD/O. DIPAK KRISHNAKANT JOSHI,KRUTI DIPAKBHAI JOSHI,RINKI DIPAKBHAI JOSHI,SHIVAM DIPAKBHAI JOSHI,LESSOR CHARTERED CAPITALINVESTPVT LTD LESSEE M/S RAJ TRANSP-,JAYESH MANEKLAL SONI,SALIM MOHAMAD FODA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT)
20030	FA/4931/2007	23/08/2019	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	SHRIKANT KRISHNAKANT JOSHI,SHTAL WD/O. DHIRAJKUMAR THAKOR,SHREYANSH SHRIKANT JOSHI,LESSOR CHARTERED CAPITALINVESTPVT LTD LESSEE M/S RAJ TRANSP-,JAYESH MANEKLAL SONI,SALIM MOHAMAD FODA,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR MTM HAKIM,(MR MAULIK J SHELAT)
20031	FA/4932/2007	23/08/2019	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	SHRADHDHA WD/O. BHALCHANDRA PANDIT,MADHURI BHALCHANDRA PANDIT,LESSOR CHARTERED CAPITALINVESTPVT LTD LESSEE M/S RAJ TRANSP-,JAYESH MANEKLAL SONI,SALIM MOHAMAD FODA,UNITED INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR MTM HAKIM,(MR MAULIK J SHELAT)
20032	FA/4933/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,PATEL GOPALBHAI SOMDAS	GOVERNMENT PLEADER,(MR A J PATEL)

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20033	FA/4934/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,PATEL BHAVANBHAI KANTILAL	GOVERNMENT PLEADER, (MR A J PATEL)
20034	FA/4935/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,RABARI KANJIBHAI GOVABHAI	GOVERNMENT PLEADER,MR RM CHRISTIE
20035	FA/4936/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,PATEL GANDABHAI NAGARBHAI	GOVERNMENT PLEADER, (MR A J PATEL)
20036	FA/4937/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,VANKAR PALIBEN SHIVABHAI	GOVERNMENT PLEADER, (MR A J PATEL)
20037	FA/4938/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,THAKOR PASHAJI SONAJI	GOVERNMENT PLEADER, (MR A J PATEL)
20038	FA/4939/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,THAKOR JUHAJI HIRAJI	GOVERNMENT PLEADER, (MR A J PATEL)
20039	FA/4940/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,DESAI MEHURBHAI GOVABHAI	GOVERNMENT PLEADER, (MR A J PATEL)
20040	FA/4941/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,PATEL JOITARAM DHANJIDAS	GOVERNMENT PLEADER, (MR A J PATEL)
20041	FA/4942/2007	09/06/2015	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQ. OFFICER,PATEL LALABHAI SOMDAS	GOVERNMENT PLEADER, (MR A J PATEL)
20042	FA/4943/2007	27/02/2008	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	KAMLESHBHAI HARISHBHAI RAGHUVANSHI,CHANDRASEN NARIMAL,JYOTIBEN BHARATBHAI	,MR MTM HAKIM
20043	FA/4944/2007	15/09/2015	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	SANGEETA PREMJIBHAI,SATWARA VIJAYBHAI VASRAMBHAI,M/S. SHARDA TILES CO.	RULE SERVED,MR TV SHAH
20044	FA/4945/2007	07/08/2009	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	RAMILABEN WIDOW OF CHHATRASINGVIRSING SANGADA,MINOR VINA CHHATRASING VIRSING SANGADA,MINOR PREMILABEN CHHATRASING SANGADA,FULIBEN VIRSING SANGADA,RATANSING APSING RAVAT,BHIMSINH BHALABHAI DHANAKIA	
20045	FA/4947/2007	26/09/2020	THE NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	BHAVESHBHAI JAYANTILAL KANSARA(CHOKWALA),SHAILESHBHAI KANAIYALAL BHRAHMBHATT (DELELTED EXH.-21),SANJAYBHAI B. PATEL OWNER OF MARUTI GJ-7-AG-1919,THE UNITED INDIA INSURANCE CO. LTD.,GUJARAT BUILDMY PVT. LTD.	,RULE SERVED,DS AFF.NOT FILED (R),MS HINA DESAI
20046	FA/4948/2007	17/07/2008	RANJANBEN HARENDRASINH GOHIL,	MR MP SHAH,MS. KRUTI M SHAH	HARENDRASINH HARVIJAYSINH GOHIL,	(MR NIGAM R SHUKLA)
20047	FA/4952/2007	30/01/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	BALUBEN CHATURBHAI HIMMATBHAI GOHIL,HARISHBHAI CHATURBHAI GOHIL,JAYENDRABHAI CHATURBHAI GOHIL,BALVANTSINH PRUTHAVISINH RATHOD,ASHWINKUMAR KANTILAL PANCHAL	RULE SERVED,MR SP MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20048	FA/4954/2007	08/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	HANSABEN PRAVINBHAI PATEL,CHIRAG PRAVINBHAI PATEL,RANSINGBHAI KANJIBHAI RAJPUT (JHALA) (DELETED),AARIFBHAI S. VORA,ORIENTAL INSURANCE CO. LTD.,PYARASAHEB NURKHAN KHAN,CHHAYABEN SATISHKUMAR PATNI	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RAVINDRA SHAH,MR MAKBUL I MANSURI,MR CHIRAG R TRIVEDI
20049	FA/4956/2007	01/03/2019	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	RAMESHKUMAR PUNABHAI KHANT,RAMESHKUMAR THAKORESINH BARIYA,THAKORESINH VAGSINH BARIYA	RULE SERVED,MR UM SHASTRI
20050	FA/4958/2007	23/07/2009	UNION OF INDIA,	(MR BIPIN I MEHTA)	PREMILABEN WD/O. SHANKARBHAI NINAVE,	MR UM SHASTRI,MR MAHESH B SHAH
20051	FA/4959/2007	28/02/2008	DY. EXECUTIVE ENGINEER,MINOR IRRIGATION SUB DIVISION	MR UM SHASTRI	LAXMIBEN WD/O. MADHABHAI MOTIBHAI BARIA,	MR DIPAK R DAVE
20052	FA/4960/2007	09/04/2008	THE G.S.R.T.C.,	MR RITURAJ M MEENA	SHARDABEN DHANJIBHIA SUKHADIA,NITINBHAI DHANJIBHAI SUKHADIA	MR PANKAJ R DESAI
20053	FA/4961/2007	17/03/2008	UNION OF INDIA,	MRS VASAVDATTA BHATT	PREMLATA PANKAJKUMAR SHAH (WIDO OF DECD.),KUNJAN PANKAJKUMAR SHAH (SON OF DECD.),UDAY PANKAJKUMAR SHAH (SON OF DECD.),KINJAN PANKAJKUMAR SHAH (DAUGHTER OF DECD.)	MR MAHESH B SHAH,MR KUNAL M SHAH
20054	FA/4963/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL RAMESHBHAI BHALABHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
20055	FA/4964/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL CHHOTABHAI MANILAL,SPECIAL LAND ACQUISTION OFFICER	MR YATIN SONI,MR HITESH B PATEL,MR NITIN V GOVINDIA
20056	FA/4965/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL KODARBHAI SHANTUBHAI,SPECIAL LAND ACQUISTION OFFICER	,GOVERNMENT PLEADER
20057	FA/4966/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL BHARATBHAI MAENKLAL,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
20058	FA/4967/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL CHANDUBHAI NATHABHAI,SPECIAL LAND ACQUISTION OFFICER	,GOVERNMENT PLEADER
20059	FA/4968/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	HEIR OF RAVJIBHAI MAGANBHAI- PATEL HASMUKHBHAI RAVJIBHAI,SPECIAL LAND ACQUISTION OFFICER	,GOVERNMENT PLEADER
20060	FA/4969/2007	20/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	DAHYABHAI MAGANBHAI,SPECIAL LAND ACQUISTION OFFICER	,GOVERNMENT PLEADER
20061	FA/4974/2007	23/02/2012	TRANSPORT MANAGER,	MR RR MARSHALL	MADHUBEN DANABHAI VALODARA,ASHOKBHAI DANABHAI VALODARA,DAXABEN DANABHAI VALODARA,MINOR PARESH DANABHAI VALODARA(THROUGH RESP. NO. 1),MINOR DEVUBEN DANABHAI VALODARA (THROUGH RESP. NO. 1)	MR RUTURAJ NANAVATI
20062	FA/4976/2007	01/02/2008	MUNDRA INTERNATIONAL CONTAINERTERMINAL PVT LTD,	SINGHI & CO	MUNDRA PORT & SPEICLA ECONOMICZONE LTD,	M/S TRIVEDI & GUPTA
20063	FA/4980/2007	26/03/2014	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	PATEL RASIKBHAI AMBALAL,PATEL KHODABHAI AMBALAL,PUSHPABEN AMBALAL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20064	FA/4981/2007	26/03/2014	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	PATEL PURSHOTTAMDAS NARAYANDAS,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
20065	FA/4984/2007	17/01/2008	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	SAHENAZ DIDARALI BHIKHUBHAI SURANI,SANJAY DIDARALI BHIKHUBHAI SURANI,MINOR NASIM DIDARALI BHIKHUBHAI SURANI,RASIKBHAI AKBARALI SURANI,MANUBHAI NAVAGHANBHAI KO. PATEL,RASIKBHAI PARASHOTTAMBHAI PATEL	RULE NOT RECD BACK,MR KIRTIDEV R DAVE,MR RAHUL K DAVE,MS VEDANGI A RAVAL
20066	FA/4985/2007	17/01/2008	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	SAHENAZ DIDARALI BHIKHUBHAI SURANI,SANJAY DIDARALI BHIKHUBHAI SURANI,MINOR NASIM DIDARALI BHIKHUBHAI SURANI,RASIKBHAI AKBARALI SURANI,MANUBHAI NAVAGHANBHAI KO. PATEL,RASIKBHAI PARASHOTTAMBHAI PATEL	RULE NOT RECD BACK,MR KIRTIDEV R DAVE,MR RAHUL K DAVE,MS VEDANGI A RAVAL
20067	FA/4990/2007	10/04/2017	SHARDABEN W/O DECD.BABUBHAI RAYJIBHAI,NOW W/O BABULAL RAYJIBHAI,	MR HIMANSU M PADHYA	BAROT RAYJIBHAI DANABHAI,TARUBEN W/O RAYJIBHAI DNABHAI,MINOR RAMILABEN BABUBHAI BAROT (THRO HER GUARDIAN AND NEXT FRIENDOPP NO 1),MINOR NARESHBHAI BABUBHAI BAROT (THRO HER GUARDIAN AND NEXT FRIENDOPP NO 1),GSRTC,CHAVDA BABUJI SHIVAJI,ASHOKKUMAR CHANDULAL THAKKAR	RULE SERVED,MRS VASAVDATTA BHATT,MR UM SHASTRI,MR AMIT C NANAVATI
20068	FA/4991/2007	11/04/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF CHANDUBHAI RANCHHODBHAI,GHANSHYAMBHAI CHANDUBHAI,SURENDRABHAI CHANDUBHAI,SPECIAL LAND ACQUISITION OFFICER	
20069	FA/4992/2007	11/04/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTIBHAI LALJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
20070	FA/4993/2007	11/04/2008	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	PATEL HASMUKHBHAI DHANABHAI,THE SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
20071	FA/4994/2007	11/04/2008	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	Blank Name,	
20072	FA/4995/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARHARIBHAI CHIMANBHAI PUROHIT,MANJULABEN NARHARIBHAI PUROHIT,SUMITRABEN NARHARIBHAI PUROHIT,PRAKASHCHANDRA NARHARIBHAI PUROHIT,MAHESH NARHARIBHAI PUROHIT,VIDHYABEN NARHARIBHAI PUROHIT,BIPINBHAI CHIMANBHAI PUROHIT	,(MR A J PATEL)
20073	FA/4996/2007	06/12/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI MANIBHAI,	MR YATIN SONI
20074	FA/4997/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI NARANBHAI PATEL SINCE DECD. THRO' HEIRS,PUSHPABEN MANUBHAI PATEL,DAXABEN MANUBHAI PATEL,HARSHABEN MANUBHAI PATEL,HINABEN MANUBHAI PATEL,BHARATKUMAR MANUBHAI PATEL	,RULE SERVED
20075	FA/4998/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI MANIBHAI PATEL SINCE DECD. THRO' HEIRS,TARABEN RAMESHBHAI,SANJAYKUMAR RAMESHBHAI,HASMUKHBHAI RAMESHBHAI	,RULE SERVED
20076	FA/4999/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR SHANALAL,DINESHKUMAR SHANALAL,SUSHILABEN SHANALAL	RULE SERVED,MR YATIN SONI
20077	FA/5000/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI NARANBHAI PATEL,PUSHPABEN MANUBHAI PATEL,DAXABEN MANUBHAI PATEL,HARSHABEN MANUBHAI PATEL,HINABEN MANUBHAI PATEL,BHARATKUMAR MANUBHAI PATEL,RAMESHBHAI RAVAJIBHAI PATEL	,RULE SERVED
20078	FA/5001/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI JAYANTILAL,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20079	FA/5002/2007	22/06/2015	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL VAHIVATKARSINCE DECD.THRU NEW TRUSTEES,SURESHBHAI VINUBHAI PATEL, PRESENT TRUSTEE,HITESHBHAI BALUBHAI PATEL, PRESENT TRUSTEE,NARESHBHAI SAMALBHAI PATEL, PRESENT TRUSTEE,KAMLESHBHAI RASIKHBHAI PATEL, PRESENT TRUSTEE,BALUBHAI PRABHUDAS PATEL, PRESENT TRUSTEE	,MR YATIN SONI
20080	FA/5003/2007	14/08/2015	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	KAUSHIK AMBALAL BHRAMBHATT,ANILKUMAR PARSHOTTAMBHAI PILLAI,KUMARSWAMI MUTTAYA CHATIYAR,PANKAJKUMAR CHIMANBHAI PATEL,RAJESHBHAI GIRDHARLAL SHARMA,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,RULE SERVED BY DS,MS AMRITA AJMERA
20081	FA/5004/2007	28/03/2008	DY. DIRECTOR,MANAGING DIRECTOR	MR HS MUNSHAW	GANPATSINH DABHIBHAI PATEL,	MR DIPAK R DAVE
20082	FA/5005/2007	23/01/2015	DIVISIONAL CONTROLLER,	MR HS MUNSHAW	SHIVABHAI NARANBHAI DONGA,DHIRAJLAL B. SARAVIYA,UNITED INDIA INSURANCE CO. LTD	(MR SAMIR J DAVE),MR HARSHIT S TOLIA,MR PALAK H THAKKAR
20083	FA/5006/2007	28/08/2014	G.S.R.T.C.,	MR HS MUNSHAW	SAVITABEN VAJUBHAI WD/O DECD.VAJUBAHI @ VRAJLAL JADAVBHAI,DINESHBHAI VAJUBHAI,NILESHBHAI VAJUBHAI,MANISHABEN VAJUBHAI,DHIRAJLAL B. SARAVIYA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,(MR SAMIR J DAVE),MR PALAK H THAKKAR
20084	FA/5007/2007	16/06/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL VITTHALBHAI REVANDAS SINCE DECEASED THRO LEGAL HEIRS,SHAKRIBEN WD-O VITTHALDAS PATEL,BHARATBHAI S-O VITTHALDAS PATEL,MUKESHBHAI S-O VITTHALDAS PATEL,VIPULBHAI S-O VITTHALDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,(MR A J PATEL)
20085	FA/5008/2007	16/06/2014	GENERAL MANAGER,	MR AJAY R MEHTA	CHAUHAN LALAJI RAMAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
20086	FA/5009/2007	16/06/2014	GENERAL MANAGER,	MR AJAY R MEHTA	KANJIBHAI MANORBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
20087	FA/5010/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF DECD. HIMMATSINH GOPALSINH VAGHELA,VAGHELA BALUBA WD/O. HIMMATSINH GOPALSINH,VAGHELA PRATAPSINH HIMMATSINH,GHANSHYAMSINH HIMMATSINH,NAVALSINH HIMMATSINH,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
20088	FA/5012/2007	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI PARSHOTAMBHAI MADHABHAI,PRAJAPATI NANDUBHAI MADHABHAI,SPL.LAQ OFFICER	,(MR A J PATEL)
20089	FA/5013/2007	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPTI NATVARBHAI BHAGVANBHAI,SPECIAL LANDL ACQUISITION OFFICER	
20090	FA/5014/2007	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SENDHABHAI AMBARAM,SPECIAL LANDL ACQUISITION OFFICER	
20091	FA/5015/2007	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI MAGANBHAI SHANKARBHAI,SPECIAL LANDL ACQUISITION OFFICER	
20092	FA/5016/2007	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL NATHIBEN BHIKHABHAI,SPECIAL LANDL ACQUISITION OFFICER	
20093	FA/5017/2007	20/02/2014	DY. GENERAL MANAGER,	MR AJAY R MEHTA	KALUJI ISHWARJI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
20094	FA/5018/2007	20/02/2014	DY. GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA RAMAJI MOTIJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20095	FA/5019/2007	20/02/2014	DY. GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA NARANJI ISHWARJI-DECED. THRO HEIRS,CHANDANBA WIDOW OF NARANJI VAGHELA,VIJAYSINH SON OF NARANJI VAGHELA,SURENDRASINH SON OF NARANJI VAGHELA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
20096	FA/5020/2007	20/02/2014	DY. GENERAL MANAGER,	MR AJAY R MEHTA	RANA PRABATSINH MOTIJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20097	FA/5021/2007	20/02/2014	DY. GENERAL MANAGER,	MR AJAY R MEHTA	RAJKUVARBA BHARATSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20098	FA/5022/2007	16/06/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	RAMABHAI VAGJIBHAI REBARI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20099	FA/5023/2007	16/06/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	JIVANJI KANTIJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
20100	FA/5024/2007	16/06/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	INDUBEN MAFATLAL KOTHARI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
20101	FA/5025/2007	26/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL KANTIBHAI LALJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
20102	FA/5026/2007	26/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL JAIDEVBHAI BABUBHAI VAHIVAT KARTA OF PATEL NARAN-,SPECIAL LAND ACQUISITION OFFICER	
20103	FA/5027/2007	26/02/2014	GENERAL MANAGER- OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL NANDUBHAI JASWANTLAL,SPECIAL LAND ACQUISITION OFFICER	
20104	FA/5028/2007	11/04/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL ANIL BACHUBHAI,SPL. LAQ OFFICER	
20105	FA/5029/2007	11/04/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATELJASWANTLAL MADHAVLAL,THE SPECIAL LAND ACQUISITION OFFICER	
20106	FA/5030/2007	11/04/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL HIMMATLAL DHULALAL,THE SPECIAL LAND ACQUISITION OFFICER	
20107	FA/5031/2007	29/11/2018	HEIRS OF DECD. PATEL CHIMANLALVELJIBHAI,JAYABEN @ MADHUBEN WD/O. PATELCHIMANLAL VELJIBHAI,PATEL URMILABEN CHIMANLAL,PATEL SHAKUNTALABEN CHIMANLAL,PATEL BHAVIKABEN CHIMANLAL,PATEL VELJIBHAI BHIKHABHAI,PATEL MARGHABEN VELJIBHAI	NOTICE NOT RECD BACK,MR. PANAM C SONI	OMKARSINGH S/O. BUTARAM RAJPUTDELETED,M/S NUTAN RAJMANI TRANSPORT PVT. LTD.,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20108	FA/5034/2007	10/07/2014	NIRMALABEN AVINASHBHAI PATEL,RAHUL AVINASHBHAI PATEL,PAYAL AVINASHBHAI PATEL,SUDAMBHAI JADAVJIBHAI PATEL (DELETED),LAILABEN SUDAMBHAI PATEL	MR MTM HAKIM	UDAYSINGH CHHAGANBHAI NAYAK (DELETED),SHAKUNATALABEN VITTHALDAS MEHTA,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED,MR RAJNI H MEHTA
20109	FA/5035/2007	10/07/2014	RAHUL AVINASHBHAI PATEL,	MR MTM HAKIM	UDAYSINGH CHHAGANBHAI NAYAK (DELETED),SHAKUNATALABEN VITTHALDAS MEHTA,UNITED INDIA INSURANCE CO. LTD	,NOTICE NOT RECD BACK,MR RAJNI H MEHTA
20110	FA/5037/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SENDHABHAI AMBARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20111	FA/5038/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RAMANBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20112	FA/5039/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI VINUBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20113	FA/5040/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI RAMBHAI DHULABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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20114	FA/5041/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PUROTTAMBHAI MADHABHAI,LILBHAI BABALDAS PRAJAPTI,SPL. LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20115	FA/5042/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI DAHYABHAI KACHARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20116	FA/5043/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RASIKBHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20117	FA/5044/2007	26/02/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI GOVINDBHAI BHAGVANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20118	FA/5045/2007	22/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	KISHORBHAI NIRBHAYSHANKAR JOSHI,JASHVANTIBEN KAVITABEN KISHORBHAI JOSHI,RAMESHBHAI CHATURANI,SHANTA R. MALANI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
20119	FA/5047/2007	25/07/2017	GULIBEN WD/O. SARTANBHAI DHANABHAI KOLI,SONIYABHAI NANABHAI PATEL,KANTABEN WD/O. SARTANBHAI DHANABHA,MINOR GULABSINH SARTANBHAI,MINOR RAMILABEN SARATANBHAI,MINOR RAMESHBHAI SARTANBHAI,MINOR BAHADUR SARTANBHAI	MR ARPIT A KAPADIA	MEHMUDBHAI ASHRAFBHAI SAIYED,JAKIRKHAN SIKENDERKHAN PATHAN,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20120	FA/5048/2007	19/10/2015	NIRMALABEN RAJNIKANT SHAH,PARIMAL RAJNIKANT SHAH,KALPESHKUMAR RAJNIKANT SHAH,JIGNESH RAJNIKANT SHAH	MR MTM HAKIM	GANPATSINH RATHOD,CHETAN VASUMAL DHALANI,UNITED INDIA INSURANCE CO. LTD.,MANSINH SANABHAI PARMAR,ARJUNSINH SANABHAI PARMAR,UNITED INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
20121	FA/5049/2007	24/09/2014	HARISINGH SALIGRAMSINGH RAJPUT,	(MR PARESH M DARJI)	GANPATSING MOHANSING PARMAR,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
20122	FA/5050/2007	26/02/2008	DALPATBHAI BHALSINGHBHAI BARIAKOLI,	MR ARPIT A KAPADIA	HAMIDKHAN RASHIDKHAN PATAN,MAKSUD RASUL SHAIKH,UNITED INDIA INSURANCE CO. LTD.	
20123	FA/5051/2007	11/03/2008	SHABBIRHUSSAIN JAMILAHMED BOKDA,	MR ARPIT A KAPADIA	SIDDIQUE ISMILE GAGI,MOHMAD HANIF ISMILE GAGI,ORIENTAL INSURANCE CO. LTD.	
20124	FA/5052/2007	01/10/2019	JENULLAHKHAN JAHANGIRKHAN CHAUHAN,BALKISHBANU JENULLAHKHAN CHUHAN	MR AFTABHUSEN ANSARI,MOHSIN CHHALOTIYA	AMRATLAL BHURAJI BAROT,MAFATLAL S. PATEL,NATIONAL INSURANCE CO.	,RULE SERVED,MR PALAK H THAKKAR
20125	FA/5054/2007	02/08/2017	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	HASAMBHAI KARIMBHAI KHALIFA,GANGUBHAI RANDHIR AHIR	(MR SANDEEP N BHATT)
20126	FA/5056/2007	23/01/2009	JAIMINIBEN BIPINKUMAR PATEL,AMSHUMAN B. PATEL MINOR,PASHIBEN KANTILAL RAMABHAI PATEL,KANTILAL RAMABHAI PATEL	MR ASHUTOSH R BHATT	MANISH MEENA AVANTILAL MEENA,SATYANARAYAN MEENA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
20127	FA/5057/2007	12/04/2019	NATIONAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	SOBHABEN WD/O. RAMNIKLAL JOSHI,LINA RAMNIKLAL JOSHI,JIGAR RAMNIKLAL JODH,MINOR TARUN RAMNIKLAL JOSHI,GOKULBHAI GANGABHAI RABARI,BUDHABHAI GANGABHAI RABARI,HARIKUMAR PANKANIKASAN PILLAI,ORIENTAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR CJ VIN,MR HARSHAD K PATEL,MR RITURAJ M MEENA
20128	FA/5058/2007	01/05/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	RAJUBHAI ARJAN KARIA,SARABJITSINGH S/O. LABHSINGH,CHARANJITSINGH SON OF LABHSINGH	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
20129	FA/5059/2007	08/05/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	FATESING JIBHAJI THAKORE,RESHAMSINH RAMKRISHNA JAT,BHAILALBHAI MADHUJI THAKORE	,MR AMIT N PATEL

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20130	FA/5060/2007	08/05/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	AMBALAL MAFATLAL PRAJAPATI,RESHAMSINH RAMKRISHNA JAT,BHAILALBHAI MADHUJI THAKORE	
20131	FA/5061/2007	08/05/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	THAKORE PRAHLADJI CHUNTHAJI,RESHAMSINH RAMKRISHNA JAT,BHAILALBHAI MADHUJI THAKORE	,MR AMIT N PATEL
20132	FA/5062/2007	08/05/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	JAVANJI AMBARAM THAKORE,RESHAMSINH RAMKRISHNA JAT,BHAILALBHAI MADHUJI THAKORE	,MR AMIT N PATEL
20133	FA/5063/2007	08/05/2008	UNION OF INDIA,	MR KALPESH N SHASTRI	KALIBEN SHANKERJI MATHURJI,AMARIBEN @ SAVITABEN SHANKERJITHAKORE,HIMATSINH SHANKERJI THAKORE,MUKESHJI SHANKERJI THAKORE,RESHAMSINH RAMKRISHNA JAT,BHAILALBHAI MADHUJI THAKORE	
20134	FA/5064/2007	22/08/2014	JITENDRA GAJANAND DAVE,	MR MRUGEN K PUROHIT	PRATAPSINH BHIKHUBHAI RAJPUT,MAHENDRAKUMAR KANJIBHAI PRAJAPATI,NEW INDIA INSURANCE CO. LTD.,DILIP DAHYABHAI VALAND,TRANSPORT MANAGER	RULE SERVED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT,MR SANDIP C SHAH
20135	FA/5071/2007	16/12/2013	KANCHANDEVI JAGDISHCHAND SETHIYA,MINOR LALIT JAGDISHCHAND SETHIYA,MINOR GAURAV JAGDISHCHAND SETHIYA,BHANVARLAL CHITAMANI SETHIYA,GANJIDEVI BHAVARLAL SETHIYA	(MR RITESH K SONI)	SANTOKSOINGH RATANSINGH JAAT,SUNITA RAMESH JAIN,THE UNITED INDIA INSURANCE COMPANY LTD (ARO)	NOTICE SERVED,MS HINA DESAI
20136	FA/5072/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI SHANKARBHAI,SHAILESH CHUNILAL,KIRITBHAI CHUNILAL,JAYANTIBHAI SOMABHAI,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20137	FA/5073/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	PRAFULCHANDRA I. PATEL,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20138	FA/5074/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	KUSUMBEN L. PATEL,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20139	FA/5075/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	ISHVARBHAI JESANGBHAI,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20140	FA/5076/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWARBHAI JESANGBHAI,BABUBHAI JESANGBHAI,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20141	FA/5077/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	DINESHBHAI THAKORBHAI,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20142	FA/5078/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	PUJARI OF NILKANTH MAHADEV,GHANSHYAMPURI CHIMANPURI,NARAYANPURI HARIPURI,JAGDISHPURI HARIPURI,SARDAR SAROVAR NIGAM LTD.	,RULE SERVED,MR SP MAJMUDAR
20143	FA/5079/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	RAMCHANDRA BHAGVANSHANKAR,HARILAL SOMESHWAR DHANESHWAR,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20144	FA/5080/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHUDAS TRIBHOVANDAS,SARDAR SAROVAR NIGAM LTD.	RULE SERVED
20145	FA/5081/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	NARMADABEN AMBALAL,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20146	FA/5082/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	PARESH SHANTILAL,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20147	FA/5083/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	NATWARBHAI KESURBHAI,SARDAR SAROVAR NIGAM LTD.	RULE SERVED
20148	FA/5084/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	CHUNILAL ANAIDAS,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR
20149	FA/5085/2007	13/10/2011	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	AJAYKUMAR SHANTILAL,SARDAR SAROVAR NIGAM LTD.	RULE SERVED,MR SP MAJMUDAR

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20150	FA/5086/2007	12/01/2018	GAURIBEN DAYALJIBHAI MAKWANA,URMILA DAYALBHAI,JIGNESH DAYALBHAI MAKWANA,JITENDRA DAYALJIBHAI MAKWANA	(MR VA PITHIA)	OWNER OF JEEP NO. GCB 9526,INSURANCE CO. NATIONAL INSURANCE CO. LTD.,NAVGHANBHAI PUNJABHAI RABARI,NIRMA CHEMICALS PRIVATE LTD.,INSURANCE CO. NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MS MEGHA JANI,MR SHASHIKANT S GADE, (MR PARESH M DARJI)
20151	FA/5089/2007	10/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF PATEL BHIKHABHAI MOTIBHAI,PATEL NATHIBEN BHIKHABHAI,PATEL VISHNUBHAI BHIKHABHAI,THE SPECIAL LAND ACQUISITION OFFICER	,DS AFF.NOT FILED (R), (MR A J PATEL),MR JAYESH M PATEL
20152	FA/5090/2007	10/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PANCHAL SHAKARBHAI HARJIVANDAS,PANCHAL SATISHBHAI RAMANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	DS AFF.NOT FILED (R),MR JAYESH M PATEL
20153	FA/5091/2007	30/11/2011	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PANDYA RAJENDRASHANKAR MULSHANKAR,SPL. LAQ OFFICER	DS AFF.NOT FILED (R), (MR A J PATEL),MR JAYESH M PATEL
20154	FA/5092/2007	13/12/2010	DY. GENERAL MANAGER,	MR AJAY R MEHTA	RAVINDRAKUMAR PRAHLADBHAI PANDYA,SPL. LAQ OFFICER	DS AFF.NOT FILED (R),MR JAYESH M PATEL
20155	FA/5093/2007	10/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KACHRABHAI ISHVARDAS,SPECIAL LAND ACQUISITION OFFICER	DS AFF.NOT FILED (R),MR JAYESH M PATEL
20156	FA/5094/2007	15/04/2013	G.S.R.T.C.,KAPILBHAI NAGINBHAI NAYAK	MRS VASAVDATTA BHATT	KALUBHAI DAGADYABHAI ROUT,SONAIBEN KALUBHAI ROUT,JANTABEN SURESHBHAI ROUT,MINOR DIVYESH SURESHBHAI ROUT,BALKRISHNA MADHAVRAO TADEKAR,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20157	FA/5095/2007	10/12/2010	DY. GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA KISHORSINH RAYSINH HEIR OF DECD. RAYSINH UDESINH,SPL. LAQ OFFICER	DS AFF.NOT FILED (R), (MR A J PATEL),MR JAYESH M PATEL
20158	FA/5096/2007	10/12/2010	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	VAGHELA BABUJI CHHAGUJI,THE SPECIAL LAND ACQUISITION OFFICER	DS AFF.NOT FILED (R), (MR A J PATEL),MR JAYESH M PATEL
20159	FA/5097/2007	10/12/2010	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	NAVUBA PRUTHVIJI,THE SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,MR JAYESH M PATEL
20160	FA/5098/2007	10/12/2010	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	VAGHELA LALJI VISAJI,THE SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,MR JAYESH M PATEL
20161	FA/5099/2007	10/12/2010	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	LALJI KALUJI VAGHELA,THE SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,MR JAYESH M PATEL
20162	FA/5100/2007	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KALIDAS AMTHIDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
20163	FA/5103/2007	10/12/2010	DEPUTY GENERAL MANGAER,,	MR AJAY R MEHTA	PATEL NARANBHAI PUNJABHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL),MR JAYESH M PATEL
20164	FA/5104/2007	12/03/2018	NATIONAL INSURANCE COMPANY LTD,	MR. ALKESH N SHAH	MANJULABEN SANJAYBHAI DESAI,ASHOKBHAI SANJAYBHAI DESAI,MAHENDRASINH KANTILAL PARMAR,VIJAYBHAI K. BARIYA	RULE SERVED,MR.HIREN M MODI

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20165	FA/5105/2007	02/12/2015	G.S.R.T.C.,	MS AVANI S MEHTA	JAGDISHBHAI VERABHAI KARELIA,RATILAL SOMABHAI CHAUHAN	RULE SERVED,MR RJ GOSWAMI
20166	FA/5106/2007	10/01/2008	PARSOTTAMBHAI KARSHANBHAI MAHESHWARI,	MR JV JAPEE	DADUBHAI KANUBHAI THEBA,NOORMAHMAD SAHEBHI RAUMA,UNITED INDIA INSURANCE CO. LTD,IQBALBHAI VALIBHAI LUHAR	,MR ADIL R MIRZA
20167	FA/5107/2007	19/10/2015	THE UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	SURAJBEN WD/O AMBALAL DHULABHAI,RANJANBEN AMBALAL SOLANKI,HARSHADBHAI AMBALAL SOLANKI,KOKILABEN AMBALAL SOLANKI,USHABEN AMBALAL SOLANKI,BHUPENDRABHAI AMBALAL SOLANKI,DHULABHAI PUNAMBHAI SOLANKI (DELETED VIDE EXH.17),JHAVERBEN DHULABHAI SOLANKI,BACHUBHAI BHAYJIBHAI SOLANKI,DUSHYANTBHAI PURSHOTTAMBHAI LAIJWALA	,RULE SERVED,MR MTM HAKIM
20168	FA/5109/2007	16/01/2008	NATIONAL INSURANCE CO.LTD.,	MS MEGHA JANI	LILABHAI DEVSHIBHAI,DEVSHIBHAI JETHABHAI KHUNTI,VEJIBEN LILABHAI KHUNTI,HIRABEN LILABHAI KHUNTI,MERUBHAI LILABHAI KHUNTI,BHIKHABHAI NATHABHAI PITHIYA,KANABHAI HADABHAI SUVA	
20169	FA/5114/2007	30/01/2008	RANVIRSINH VIKRAMSINH PUWAR,	MR MA KHARADI	MOHMAD NISAR ILIYAS SHEIKH,DHANABHAI BHIMABHAI PATEL,NATIONAL INSURANCE CO. LTD.	,MR NAGESH C SOOD
20170	FA/5117/2007	07/08/2015	UNITED INDIA INSURANCE CO. LTD.,	MS AVANI S MEHTA	CHAMPABEN KANTIBHAI VASAVA,SIDIKBHAI PATHAN (DRIVER OF JEEP NO. GJ-9-B-288),SAIYED AHMED ABDULRASUL VADALIVADA,DRIVER OF TRUCK NO. UHQ - 795 (DELETED),OWNER OF TRUCK NO. UHQ - 795 (DELETED),INSURANCE COMPANY OF TRUCK NO.UHQ - 795 (DELETED)	,DELETED,RULE NOT RECD BACK,RULE SERVED,MR AM PAREKH
20171	FA/5119/2007	25/09/2014	HANIFA NOORMAMAD SODHA,JINNATBAI YUSUF SODHA,MINOR NOORMAMAD YUSUF SODHA,MINOR RAJIYABEN YUSUF SODHA,MINOR FARUK YUSUF SODHA	MR BY MANKAD	OSMAN TAIYAB JAM,HANIF JAKUB,UNITED INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20172	FA/5120/2007	30/04/2008	MUNICIPAL CORPORATION OF GREATER MUMBAI,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NEETABEN WD/O GUNVANTBHAI NATVARLAL THAKKAR,MIOR DHVITI GUNVANTBHAI THAKKAR,MINOR VIDHI GUNVANTBHAI THAKKAR,NATVARLAL PRAHLADJI THAKKAR (EXPIRED) AMENDED AS PER HON'B,VIMLABEN NATVARLAL THAKKAR	
20173	FA/5122/2007	22/03/2012	HEIRS OF DECEASED PUNABHAI D SANGADIYA,VIBHABHAI PUNABHAI BHARWAD,MOHANBHAI PUNABAHI BHARWAD,GHUGHABHAI PUNABHAI BHARWAD,DANABHAI SAGRAMBHAI,BALABEN DANABHAI (HAVING DIED)	MR MEHUL S SHAH,(MR SURESHM SHAH)	GUJARAT STATE ROAD TRANSPORT CORPORATION,MAHENDRA JASUBHAI PARMAR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS MONALI H BHATT
20174	FA/5126/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	NATVERBHAI SOMABHAI PRAJAPTI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
20175	FA/5127/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PUNJABHAI KACHRABHAI,PATEL NARAYANBHAI KACHRABHAI,PATEL KOKILABEN KACHRABHAI,SPL.LAQ OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
20176	FA/5128/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHALABHAI AMTARAMBHAI SINCE DECD.THRU HIS HEIRS,LILABEN WIDOW OF BHALABHAI PATEL,SUDHABEN D/O BHALABHAI PATEL,SHUSHILABEN D/O BHALABHAI PATEL,ASHOKBHAI S/O BHALABHAI PATEL,JADDISHBHAI S/O BHALABHAI PATEL,GEETABEN D/O BHALABHAI PATEL,PATEL MANEKLAL ATMARAMBHAI,PATEL RAMANLAL ATMARAMBHAI,SPL. LAQ OFFICER	,NOTICE SERVED,RULE SERVED,MR YATIN SONI,MR HITESH B PATEL

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20177	FA/5129/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL DINESHKUMAR DAHYABHAI SINCE DECD THRU HIS HEIRS,PATEL RENUKABEN DINESHKUMAR,PATEL HIRAL DINESHKUMAR,PATEL DEVANG DINESHKUMAR,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
20178	FA/5130/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANUBHAI KALIDAS,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
20179	FA/5131/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PUNJABHAI SHIVABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,HIRABEN WIDOW OF PUNJABHAI PATEL,KANTABEN D/O OF PUNJABHAI PATEL,LEGAL HEIRS AND REPRESENTATIVES OF DECD NARANBHAI P.PATEL,SUDHABEN WD/O NARANBHAI PATEL,SONALBEN D/O NARANBHAI PATEL,SANJAYBHAI S/O NARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR YATIN SONI,MR HITESH B PATEL
20180	FA/5132/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL NARESHBHAI BALDEVBHAI,PATEL RAKESHBHAI BALDEVBHAI,PATEL KOKILABEN BALDEVBHAI,SPL. LAQ OFFICEER	RULE SERVED,MR YATIN SONI
20181	FA/5133/2007	30/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL CHNADRAKANT KACHRABHAI,PATEL VINODBHAI KACHRABHAI,PATEL PRAVINBHAI KACHRABHAI,PATEL PUNJBEN KACHRABHAI,SPL. LAQ OFFICER	RULE SERVED,RULE UNSERVED,MR YATIN SONI,MR HITESH B PATEL
20182	FA/5138/2007	19/08/2014	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	UDESING VAJESINH PADHIYAR,CHANDUBHAI VAJESINH PADHIYAR,RATANSINH VAJESINH PADHIYAR,GOVINDBHAI VAJESINH PADHIYAR,MAGANBHAI VAJESINH PADHIYAR,RAJESHBHAI SOMABHAI PADHIYAR,ARVINDBHAI KANTIBHAI PATEL,AMARSINH KALIDAS CHAUHAN,ORIENTAL INSURANCE CO. LTD.	,RULE SERVED
20183	FA/5139/2007	19/08/2014	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	MANJULABEN ASHOKBHAI PADHIYAR,SAVITABEN RATANBHAI PADHIYAR,RATANSINH VAJESINH PADHIYAR,TEJALBEN ASHOKBHAI PADHIYAR MINOR,RAJESHBHAI SOMABHAI PADHIYAR,ARVINDBHAI KANTIBHAI PATEL,AMARSINH KALIDAS CHAUHAN,ORIENTAL INSURANCE CO. LTD.	,RULE SERVED
20184	FA/5140/2007	15/07/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RUMALJI JENAJI THAKOR,DHARMENDRABHAI RAVJIBHAI PATEL,MUKESHKUMAR RAVJIBHAI PATEL	MR HARDIK C RAWAL,MR YATIN SONI,MRS MH RAWAL
20185	FA/5141/2007	15/07/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	NATWERBHAI MELABHAI PRAJAPATI,DHARMENDRABHAI RAVJIBHAI PATEL,MUKESHKUMAR RAVJIBHAI PATEL	MR HARDIK C RAWAL,MR YATIN SONI,MRS MH RAWAL
20186	FA/5142/2007	15/07/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PRAHLADJI GALABJI THAKORE,DHARMENDRABHAI RAVJIBHAI PATEL,MUKESHKUMAR RAVJIBHAI PATEL	MR HARDIK C RAWAL,MR YATIN SONI,MRS MH RAWAL
20187	FA/5143/2007	15/07/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	KODARBHAI MELABHAI PRAJAPATI,DHARMENDRABHAI RAVJIBHAI PATEL,MUKESHKUMAR RAVJIBHAI PATEL	MR HARDIK C RAWAL,MR YATIN SONI,MRS MH RAWAL
20188	FA/5145/2007	23/03/2011	NEW INDIA ASSURANCE CO.LTD.,	(MR HASMUKH THAKKER),MR PALAK H THAKKAR	HIRALAL GOMAJI MORIYA (REGAR),VIDYADEVI HIRALAL MORIYA (REGAR),PURAN HIRALAL MORIYA (REGAR),A.V.JOSHI & CO.	RULE SERVED,MR HARSHAD K PATEL

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20189	FA/5146/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL PRAVINBHAI JAYRAMBHAI ADMINI. OF PATEL JAYRAMBHAI B.,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20190	FA/5147/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	KURESHI IMAMMMIYA RASULMIYA LRS DECD. PUNJAMIYA MUSALMAN,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20191	FA/5148/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	MOHANBHAI SAVABHAI VANKAR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20192	FA/5149/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	NATHABHAI RUPABHAI NADIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20193	FA/5150/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	GANPATBHAI HARGOVANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20194	FA/5151/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PARMAR PASABHAI SAVABHAI (HEIROF DECD. VANKAR SAVABHAI G.),SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20195	FA/5152/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	GOVINDBHAI AMBALAL PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20196	FA/5153/2007	08/08/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	JAVUBA HARISANG WD/O. HARISANGKESHARJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
20197	FA/5154/2007	30/01/2014	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL RAMANBHAI TRIKAMLAL,PATEL RATILAL TRIKAMLAL,PATEL VISHNUBHAI TRIKAMLAL,PATEL KANUBHAI TRIKAMLAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20198	FA/5155/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD. BAI NEVLI WD/O.PUNJA MADIA,BAI HIMLI W/O. NATHIA DITABHAIAND D/O. PUNJA MADIA,HEIRS OF DECD. MANGALBHAI PUNJABHAI,MANIBEN WD/O. MANGALBHAI PUNJABHAI,KALUBHAI MANGALBHAI,RAJESHBHAI MANGALBHAI,MUKESHBHAI MANGALBHAI,KISHORBHAI MANGALBHAI,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTY COLLECTOR,NAGARPALIKA DAHOD	,MR YM THAKKAR,MR SUNIL S JOSHI
20199	FA/5156/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	KANAIYALAL DEVCHAND KOLI,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTY COLLECTOR, DAHOD,NAGARPALIKA DAHOD	,MR YM THAKKAR
20200	FA/5157/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	MOHIDA RAMANLAL MANSUKHLAL,MODHIA JIVANLAL MANSUKHLAL,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTY COLLECTOR,,NAGARPALIKA DAHOD	,MR YM THAKKAR
20201	FA/5158/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	RASUL IBRAHIM DOKILA,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTY COLLECTOR,NAGARPALIKA DAHOD	,MR YM THAKKAR
20202	FA/5159/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	TULSIBEN MAGANLAL MODHIA,NARAYANDAS MAGANLAL MODHIA,RASIKLAL MAGANLAL MODHIA,RAMANLAL MAGANLAL MODHIA,NATWARLAL MAGANLAL MODHIA,RAMESHCHANDRA MAGANLAL MODHIA,JAYANTILAL MAGANLAL MOHIDA,DINESHCHANDRA MAGANLAL MOHIDA,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTY COLLECTOR, DAHOD,NAGARPALIKA DAHOD	,MR YM THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20203	FA/5160/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD. MOHMAD KARIM PATEL,ABDUL MOHMAD PATEL,HEIRS OF DECD. HAKIM MOHMAD PATEL,RABIABIBI WD/O HAKIM MOHMAD PATEL,HUSEN HAKIM MOHMAD PATEL,ZULFKAR HAKIM MOHMAD PATEL,IRFAN HAKIM MOHMAD PATEL,RAZAQ HAKIM MOHMAD PATEL,HAMID MOHMAD PATEL,SULEMAN MOHMAD PATEL,SALIM MOHMAD PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,NAGARPALIKA DAHOD	
20204	FA/5161/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	YUSUF ABDULHAMID MANA,BAI MARIYAM MOHMAD MUSA MANA,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DY. COLLECTOR,,NAGARPALIKA DAHOD	,MR YM THAKKAR,MR SIRAJ R GORI
20205	FA/5162/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	BAI SENA KADAVA MALI,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTYCOLLECTOR, DAHOD,NAGARPALIKA DAHOD	
20206	FA/5163/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	ABDULSATTAR HAJI IBRAHIM DOKILA,STATE OF GUJARAT,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR,NAGARPALIKA DAHOD	
20207	FA/5164/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	SUBHASHCHANDRA KODARLAL RANCHHOD,LAXMIBEN KODARLAL RANCHHOD,HARISHCHANDRA KODARLAL RANCHHOD,NIRUPAMABEN KODARLAL RANCHHOD,LILAVATIBEN KODARLAL RANCHHOD,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DY. COLLECTOR,NAGARPALIKA DAHOD	,MR YM THAKKAR
20208	FA/5165/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	GALJIBHAI MALABHAI AMLIYAR,DALUBHAI MALABHAI AMLIYAR,BAI MANGI D/O. MALABHAI AMLIAR,BAI TEJLI WD/O. LALA MALA,BAI RANGI D/O. LALA MALA,DHUMJIBHAI LALABHAI AMLIYAR,DEVABHAI LALABHAI AMLIYAR,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DY. COLLECTOR,NAGARPALIKA DAHOD	,MR YM THAKKAR
20209	FA/5166/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD.YAKUB KARIM YHANCHAND,FATIMABIBI WD/O. YAKUB KARIMCHAND,ABDULGAFFAR YAKUBCHAND,RASIDABIBI YAKUBCHAND,RAHIM YAKUBCHAND,YUNUS YAKUBKCHAND,ASLAM YAKUBCHAND,DAUD YAKUBCHAND,ANISHABIBI YAKUBCHAND,ISA KARIMCHAND,STATE OF GUJARAT,SPECIAL LAQ OFFICE & DEPUTY COLLECTOR, DAHOD,NAGARPALIKA DAHOD	
20210	FA/5167/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD. MANGILA HIRA,BAI KALI WD/O. MANGILA HIRA,BHARAT MANGLIA,RAJESH MANGALIA,MINOR MUKESH MANGLIA,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DY. CPLLECTOR,NAGARPALIKA DAHOD	,MR YM THAKKAR
20211	FA/5168/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD. MOHMAD YAKUB MUNDA,BAI FARIDABIBI W/O. HAMID ADAMMUNDA & D/O. MOHMAD YAKUB,BAI SALMABIBI W/O. YUSUF ADAM MUNDA & D/O. MOHMAD YAKUB,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEUTY COLLECTOR,NAGARPALIKA DAHOD	,MR YM THAKKAR

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20212	FA/5169/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD. RASUL HAKIM CHAND,MARIAMBIBI WD/O. HAJI RASUL HAKIM CHAND,SAFIBHAI HAJI RASUL CHAND,GAFFARBHAI HAJI RASUL CHAND,KULSUMBIBI HAJI RASUL CHAND,MEMUNABIBI HAJI RASUL CHAND,HEIRS OF DECD. IBRAHIM RASUL,FATIMABIBI WD/O. RASUL HAKIM CHAND,GANIBHAI RASUL HAKIM CHAND,AHMEDBHAI RASUL HAKIM CHAND,RUKAIYABIBI RASUL HAKIM CHAND,MAGIDBHAI RASUL HAKIM CHAND,RABIYABIBI RASUL HAKIM CHAND,SAEDA IBRAHIM RASUL CHAND,RAFIQ IBRAHIM RASUL CHAND,STATE OF GUJARAT,SPECIAL LAQ OFFICER AND DEPUTY COLLECTOR, DAHOD,NAGARPALIKA DAHOD	,MR YM THAKKAR
20213	FA/5170/2007	28/12/2012	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	M/S TRIVEDI & GUPTA	HEIRS OF DECD. KUBERBHAI LUNABHAI MALI,VASANTIBEN WD/O. KUBERBHAI LUNABHAI MALI,KACHARABHAI KUBERBHAI MALI,MINOR SHANTILAL KUBERBHAI MALI,MINOR CHAGGANBHAI KUBERBHAI MALI,MINOR HARISH KUBERBHAI MALI,STATE OF GUJARAT,SPECIAL LAQ OFFICER & DEPUTY COLLECTOR, DAHOD,NAGARPALIKA DAHOD	,MR YM THAKKAR
20214	FA/5172/2007	12/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SHALIN N MEHTA	SIDDIK JUMA NIGAMARA,RAHEMATBEN SIDDIK NIGAMARA,DRIVER DELETED AS PER COURT ORDER DATED 22-02-2012.,REGAL SHIPPING PVT LTD.,NOORMAMAD ALLARKHA SAYCHA,THE NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR HEMANT B RAVAL
20215	FA/5174/2007	18/10/2019	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BALDEVBHAI BHAICHANDBHAI KELA SINCE DECD THROUGH LEGAL HEIRS,NIRMALABEN BALDEVBHAI KELA WD.O BALDEVBHAI B.KELA,SURESHBHAI BALDEVBHAI KELA,GAUTAMBHAI BALDEVBHAI KELA,MUKESHBHAI BALDEVBHAI KELA,LATESHBHAI BALDEVBHAI KELA,JAYSHREEBEN BALDEVBHAI KELA,NIRMALABEN BALDEVBHAI KELA,SURESHBHAI BALDEVBHAI KELA,BANSIDHARBHAI VAGHJIBHAI MAHESHWARI,BHAVANISHANKAR RUPCHANDBHAI MAHESHWARI,BIHARILAL VAGHJIBHAI MAHESHWARI,MAHADEVBHAI RUPCHANDBHAI MAHESHWARI,BHAGCHANDBHAI LILARAM KELA SINCE DECD. THRO' HEIRS,MUKESHBHAI BALDEVBHAI KELA,LATESHBHAI BALDEVBHAI KELA,JAYPRAKASH BHAICHANDBHAI KELA,LABHSHANKAR VASUDEVBHAI MAHESHWARI THRO' LEGAL HEIRS,DRUPADIBEN LABHSHANKAR MAHESHWARI,JIGARKUMAR LABHSHANKAR MAHESHWARI,LEENABEN LABHSHANKAR MAHESHWARI,ARCHANABEN LABHSHANKAR MAHESHWARI,ARPIT LABHSHANKAR MAHESHWARI,GOVINDRAM MURLIDHAR MAHESHWARI,RUKSHAMANI HOTCHANDBHAI MAHESHWARI THRO' HER LEGAL,BHARATBHAI HOTCHANDBHAI MAHESHWARI	,MS ARCHANA R ACHARYA
20216	FA/5178/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	SAVITABEN DHULABHAI CHAMAR,ARVINDBHAI K.PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI
20217	FA/5179/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	ALKHIBEN KANJIBHAI CHAMAR,ARVINDBHAI K.PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI
20218	FA/5180/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	SAJEDABEGAM MOHMMADJIMAL AKHUNJI,ARVINDHAI K.PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI

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20219	FA/5181/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	ANRSINHBHAI JETHABHAI PARMAR,ARVINDBHAI K.PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI
20220	FA/5182/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	NATWARBHAI SOMABHAI DARJI,ARVINDBHAI K PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI
20221	FA/5183/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	HASMUKHBHAI KESHABHAI DARJI,ARVINDBHAI K. PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI
20222	FA/5184/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	SHARDABEN DAHYABHAI CHAMAR,ARVINDBHAI K PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED
20223	FA/5185/2007	04/12/2015	NEW INDIA INSURANCE CO.LTD.,	MR SUNIL B PARIKH	AMRATBHAI RAMJIBHAI RABARI,ARVINDBHAI K. PATEL,HARSHADBHAI MANILAL RAWAL	RULE SERVED,MR R.K.MANSURI
20224	FA/5186/2007	01/04/2019	PADMAJABEN KANTILAL MEHTA,	MR AJAY R MEHTA	HEMANTKUMAR KANTILAL MEHTA,HARSHADA NIRANJAN MUNSHI,VINABEN SUDHIRBHAI SUKHADWALA,NILA HARSHADBHAI GHIYA,KETKI HEMANTKUMAR MEHTA	RULE SERVED,RULE UNSERVED,MR NM KAPADIA
20225	FA/5187/2007	03/07/2017	HEIRS OF DECD. RAGHUBHAI @ RAGHAVJIBHAI MEGHAJIBHAI,KUNDANBEN RAGHAVJIBHAI PATEL,MINOR KAPUR RAGHAVJIBHAI PATELTHRO' HIS GUARDIAN MOTHER VIZ.,MINOR HARDIK RAGHAVJIBHAI PATEL	MR PANKAJ R DESAI	LAKHABHAI RAMJIBHAI KOLI,HARESHKUMAR VRUJLAL POPAT,NEW INDIA ASSURANCE CO. LTD. JUNAGADH	NOTICE SERVED,MR SHASHIKANT S GADE
20226	FA/5188/2007	07/08/2015	LALJIBHAI DEVRAJBHAI PATEL,	MR HARSHAD K PATEL	KOLI DHIRAJLAL RAMJIBHAI,M/S. PRAKASH TILES CO.,UNITED INIDA INSURANCE CO. LTD,JITENDRA RAMNIKLAL JOSHI,HARJIVAN P. PATEL,THE ORIENTAL INSURANCE CO.LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR HS MUNSHAW,MS HINA DESAI
20227	FA/5190/2007	14/03/2019	RANJITSINH DOLAJI THAKOR,	MR.RAJESH B SONI	MAHENDRABHAI RAMJUBHAI CHAUDHARI,UNITED INDIA INSURANCE CO. LTD,SIKANDARKHAN HUSENKHAN BALOCH,PATEL DINESHBHAI MANILAL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR NAGESH C SOOD,MR PALAK H THAKKAR
20228	FA/5191/2007	19/10/2015	MERAJBEN RAHIMBHAI SIPAI (KHOKHAR),MAYYUDIN RAHIMBHAI	MR BHARAT JANI	RAHIMBHAI @ BATUKBHAI ABDULBHAI KHATKI,NEW INDIA INSURANCE CO. LTD.,NATVARBHAI GANESHBHAI,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
20229	FA/5192/2007	05/05/2008	NEW INDIA ASSRUANCE CO. LTD,	MR VASANTS SHAH	RAMBHAI SHAMALBHAI,DIRECTOR OF HEALTH & MEDICAL SERVICES & MEDICIAL EDUCATION,SHIVUBHA AMARSANG,HEMKUNVARBA SHIVUBHA,SHAILESHBA SHIVUBHA	
20230	FA/5193/2007	11/07/2008	LEGAL HEIRS AND REP. OF DECD. DIGVIJAYSINH RAVUBHA JADEJA,KARUSHNAKUMAR RAVUBHA JADEJA,ANIRUDHDHASINH NARSINGJI JADEJA,MANHARBA ANIRUDHDHASINH JADEJA	(MS SADHANA SAGAR)	DINESH ODHAVJI PATEL,ARVINDKUMAR HIMATLAL JAYSWAL,UNITED INDIA INSURANCE CO. LTD,KANABHAI BABABHAI PRAJAPATI,ORIENTAL INSURANCE CO.LTD	
20231	FA/5194/2007	09/05/2008	UNITED INDIA INSURANCE CO.LTD.,	MS AVANI S MEHTA	JAGDISHKUMAR VASANTLAL MODI,BHARATKUMAR JOITARAM MODI,PRAVINBHAI SHANKARBHAI PATEL	
20232	FA/5195/2007	05/05/2008	UNITED INDIA INSURANCE CO. LTD,	MR RR MARSHALL	HABIBBHAI HUSAINBHAI SHAIKH,JUNABHAI JUSHABBHAI MUSLIM,DECD. RAVJIBHAI NANJIBHAI PANCHAL THRO' LEGAL HEIRS,JAMNABEN WD/O RAVJIBHAI,RAMNIKLAL RAVJIBHAI PANCHAL	,MR AMIT N PATEL
20233	FA/5196/2007	29/12/2011	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	GOPALCHANDRA CHETANDAS MAHATMA(FATHER OF DECD.),SUGANABEN GOPALCHANDRA MAHATMA(MOTHER OF DECD.),MITT GOPALCHANDRA MAHATMA (BROTHER OF DECD.),KEWALSINGH SATYENDRA TALWADIA,KAMALBEN SATYENDRA TALWADIA	MR HAR MOMIN,MR JIGAR G GADHAVI
20234	FA/5198/2007	13/03/2013	EXECUTIVE ENGINEER NARMADA YOJANA,	MR AD OZA	SHANTABEN WD/O NATVARBHAI KALIDAS TADVI,BHAGVANBHAI NATVARBHAI TADVI,VALIBEN D/O NATVARBHAI KALIDAS TADVI,SHRAVANBHAI MAGANBHAI VASAVA	,MR MTM HAKIM

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20235	FA/5200/2007	27/12/2019	KAILASHBEN KANUBHAI PATEL,RAJESHBHAI KANUBHAI PATEL,HARESHBHAI KANUBHAI PATEL,ALPABEN KANUBHAI PATEL,LILABEN JOITARAM PATEL	MR AMIT N PATEL	GAJENDRA SOMNATH PATEL,ARVINDKUMAR MANEKLAL DAVE,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
20236	FA/5201/2007	29/01/2015	ANJUDEVI W/O. SURENDRASINH BHATI,MINOR SUBHASHSINH SURENDRASINHBHATI,MINOR RAHUL SURENDRASINH BHATI,BNANSINH BHAKTAVARSINH BHATI,BHAIRVIDEVI BHANSINH BHATI	MR ABHISHEK M MEHTA	NASIRALI HABIBBHAI (DELETED),NASRUDDIN NURBHAI BELIM,ORIENTAL INSURANCE CO. LTD.	DELETED,RULE SERVED, (MR MAULIK J SHELAT)
20237	FA/5202/2007	18/09/2015	G.S.R.T.C.,	MR HS MUNSHAW	DIPIKABEN ASHOKBHAI DARJI,NIKULKUMAR ASHOKBHAI DARJI,PINAK ASHOKBHAI DARJI,RANCHHODBHAI MOHANBHAI DARJI,KIRITKUMAR CHIMANBHAI BHATIYA	RULE SERVED,MR ABHIRAJ R TRIVEDI
20238	FA/5203/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSANG SHIVUBHAI,	(MR A J PATEL)
20239	FA/5204/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUVANSANG CHATURBHAI,	
20240	FA/5205/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH KHUMANSINH,	
20241	FA/5206/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH A. VAGHELA PARTNER OF NIDHI COTTON INDUS.,	
20242	FA/5207/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL NATVARLAL ATAMARAM,	
20243	FA/5208/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIKUBEN DIPSANG AGARSANG,	
20244	FA/5209/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESANG HEMANTSANG CHAUHAN,	
20245	FA/5210/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA JASVANTSINH MOBATSINH,	
20246	FA/5211/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIRSANG HEMANTSANG,	
20247	FA/5212/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD BHARATBHAI DHANABHAI,	
20248	FA/5213/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA MAHIPATSINH HAMIRSINH,	
20249	FA/5214/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZHALA AGARSANG HARISANG,	
20250	FA/5215/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAROJBEN CHANDULAL,	
20251	FA/5216/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN HARISANG JASHVANTSANG,	
20252	FA/5217/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN BHARATSINH AMARSINH,	
20253	FA/5218/2007	21/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIDHARAJSINH GHANSHYAMSINH,	
20254	FA/5219/2007	08/05/2008	ORIENTAL INSURANCE CO. LTD.,	MR HS MUNSHAW	URMILABEN WD/O. MUKESHKUMAR TRIKAMBHAI PATEL,MINOR KRUNAL (PARTH) MUKESHKUMAR PATEL,TRIKAMBHAI HARIBHAI PATEL (DELETED),BHIKHIBEN WIDOW OF TRIKAMBHAI HARIBHAI PATEL,ARVINDBHAI KAMJIBHAI ASARI,KALPANABEN M. DAVE C/O. MAHENDRABHAI HIRALAL DAVE	,MS. SAMATA V PATEL
20255	FA/5220/2007	10/05/2019	G.S.R.T.C.,	MR GM JOSHI	JAFARBHAI IBRAHIMBHAI BAG,REHANABEN JAFARBHAI BAG,SAJID JAFARBHAI BAG,SHAHID JAFARBHAI BAG MINOR,LALLUBHAI PRABHATBHAI ZALA	RULE SERVED,MR PARTHIV B SHAH

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20256	FA/5221/2007	10/05/2019	G.S.R.T.C.,	MR GM JOSHI	MOHMMAD SHAHID JAFARBHAI BAG,LALLUBHAI PRABHATBHAI ZALA	RULE SERVED,MR PARTHIV B SHAH
20257	FA/5223/2007	24/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR HEMANT S SHAH	PUSHPABEN MANILAL JARIWALA,GOVINDSINH RAO RAM SINGH RAO	RULE UNSERVED,MR AMIT V THAKKAR,(MR PARESH M DARJI)
20258	FA/5226/2007	22/01/2008	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	VEERABHAI LALJIBHAI PRJAPATI,RAMESHCHANDRA N. SHAH	RULE NOT RECD BACK,RULE SERVED,MR.HIREN M MODI
20259	FA/5227/2007	26/03/2012	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	BHAILALBHAI RANCHHODBHAI PAREKH,RASHILABEN BHAILALBHAI PAREKH,MITESH BHAILALBHAI PAREKH MINOR - THRO' PTR. NO.1,PINKESH BHAILALBHAI PAREKH MINOR - THRO' PTR. NO.1,ANWARBHAI AHMEDBHAI SHAIKH,ANWAR ISMAIL GORA	RULE SERVED,SERVED BY AFFIX. (R),MR NISHANT LALAKIYA
20260	FA/5228/2007	13/06/2016	TASVINABEN RAJESHBHAI SHAH,	(MR PARESH M DARJI)	SANJIVBHAI S. SHAH,GIRABEN S. SHAH,ORIENTAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR RITURAJ M MEENA
20261	FA/5229/2007	30/01/2008	THE COMMISSIONER,	MR RR MARSHALL	HITENDRA CHIMANLAL PANCHAL,	MR VILAV K BHATIA
20262	FA/5231/2007	19/10/2015	TETIYABHAI SHUKLABHAI TADVI,	MS SHACHI G MATHUR,MS.FALGUNI D.TRIVEDI	SURMAL SULTAL SANGARA,S.N. MAKAND,NEW INDIA ASSURANCE CO. LTD. (DELETED)	,NOTICE SERVED,MR AR MAJMUDAR
20263	FA/5234/2007	24/09/2015	NEERUBEN GAMANBHAI PATEL,JAYESHBHAI @ NABHUBHAI GAMANBHAI PATEL	MR AMIT N PATEL	SUNIL VISHNUBHAI KAPASE (DELETED),MAHENDRA & MAHENDRA LTD.,UNITED INDIA INSURANCE CO. LTD.	,NOTICE SERVED,MR PALAK H THAKKAR
20264	FA/5235/2007	19/06/2015	UNITED INDIA INSURANCE COMPANYLTD,	MR RAJNI H MEHTA	DAHYABHAI FATESING THAKORE,DILIPBHAI PRABHATBHAI SOLANKI	RULE NOT RECD BACK
20265	FA/5236/2007	27/06/2008	G.S.R.T.C.,	MS MONALI H BHATT	DIWALIBEN BIJALBHAI BAMANIYA,SODHAR BIJALBHAI,BHAWAN BIJALBHAI,BHODI BIJALBHAI,BIJU BIJALBHAI MINOR,DRIVER,HARSUR MANSURBHAI	
20266	FA/5237/2007	12/02/2020	J.Y.JOSHI,	ADVOCATE NOTICE UNSERVED,MR SS BELSARE	STATE BANK OF INDIA,M/S.R.B.TRADING COMPANY, C/O. SHRI ALIMOHAMMAD SHAMSUDDIN,SHRI ALIMOHAMMAD SHAMSUDDIN RADHANPURWALA	,UNSERVED EXPIRED (R),MRS SUMAN KHARE
20267	FA/5238/2007	17/12/2015	RAMILABEN SOMABHAI KATARA,MINOR JITENDRAKUMAR SOMABHAI KATARA,MINOR PANKAJKUMAR SOMABHAI KATARA,MINOR RAHUL SOMABHAI KATARA,MINOR NISHABEN SOMABHAI KATARA,AMRIBEN KALABHAI KATARA	MR.HIREN M MODI	ABBASBHAI HABIBBHAI MASI,G.S.R.T.C.	RULE SERVED,DIPAK N JOSHI
20268	FA/5239/2007	15/05/2008	LALITABEN WD/O SUBRAMANIAN @ SUBRAMANIAN VILAYUDHAN PILLAI,SHIBHU SUBRAMANIAM VILAYUDHAN PILLAI,SEEMA SUBRAMANIAM VILAYUDHAN PILLAI,LAXMIKUTTI VILAYUDDAN PILLAI,VILAYUDHAN PARMESHWARAN PILLAI	MR AJAY R MEHTA	VIRSANGBHAI SAKUDABHAI VADVAI,DALPATSINH BALVANTSINH VAGHELA,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR DAKSHESH MEHTA
20269	FA/5240/2007	27/02/2008	NATHUBEN LALABHAI RABARI,	MR BHARAT JANI	G.S.R.T.C.,	
20270	FA/5245/2007	11/01/2008	G.S.R.T.C. ITS DIV. CONTROLLER,	MRS VASAVDATTA BHATT	FULANATH DHIRAJNATH BAVA,DHIRAJNATH BHURANATH,MANIBEN DHIRAJNATH,ISHVARNATH DHIRAJNATH,MAHMAD KARA BHATTI	
20271	FA/5249/2007	01/09/2015	SANJAYBHAI NARSIBHAI TANNA,	NANAVATY ADVOCATES	AAJIBEN KALABHAI,NATIONAL INSURANCE CO. LTD.,PRAVINSINH D. GOHEL,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
20272	FA/5250/2007	14/07/2008	PARTH BHARATBHAI RAVAL,	MR JAYANT P BHATT	PRAVINSINH BHAVBHA GOHIL (OWNER OF MOTOR),NATIONAL INSURANCE CO. LTD.	,MR SUNIL B PARIKH

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20273	FA/5251/2007	06/08/2008	G.S.R.T.C.,	MRS FALGUNI D PATEL	KANTABEN GANPATBHAI PATANVADIYA,KAMLESHBHAI GANPATBHAI PATANVADIYA,PANKAJ GANPATBHAI PATNAVADIYA,SANTABEN MANILAL PATANVADIYA,BHIKHABHAI GANESHBHAI CHAUDHARI	,MR PF ADHVARYU
20274	FA/5252/2007	03/12/2012	IQBAL MUHAMMADKHAN TALE MUHAMMADKHAN LOHANI SINCE DECD,MUZAFFER MOHAMED KHAN,SMT.RAFAT JEHAN HAI,SHRI YUSUF MOHAMMED KHAN	MR VIPUL S MODI	SHANKARBHAI BHEMABHAI PATEL SINCE DECD. THRO' HEIRS,KASHUBEN SHANKARBHAI PATEL,DEVCHANDBHAI SHANKARBHAI PATEL,RAMILABEN A. PATEL,JAYANTIBHAI SHANKARBHAI PATEL,PUSHPABEN SHANKARBHAI PATEL,LEGAL HEIRS OF JOSEPH D'MELLO,CATHERINE JOSEPH D'MELLO,EDWARD JOSEPH D'MELLO,JAMES JOSEPH D'MELLO,CHARLES JOSEPH D'MELLO	,RULE NOT RECD BACK,MR JV JAPEE,GIRISH K PATEL
20275	FA/5255/2007	21/02/2008	NEW INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAXABEN BHUPENDRABHAI JANI,HIREN BHUPENDRABHAI JANI,MINOR DIPEN BHUPENDRABHAI JANITHRO' DAXABEN (RESP. NO. 1),MINOR SANDEEP BHUPENDRABHAI JANI,RATILAL RAVISHANKAR JANI,LILABEN RATILAL JANI (DELETED),ANUPAMSING @ MUNNA MARWADI (DELETED),JAGDISH M. BHADDA,G.S.R.T.C.	,(MR PARESH M DARJI)
20276	FA/5258/2007	10/01/2008	PATEL KANTIBHAI HARGOVANDAS,	MR MP PRAJAPATI	MAHESHKUMAR MULCHANDBHAI,OWNER OF TRUCK NO.RJ-07-G-567 SURAJRAM TULCHHARAM,NATIONAL INSURANCE CO.LTD.	
20277	FA/5261/2007	22/01/2016	UNITED INDIA INSURANCE CO. LTD.,	MS HINA DESAI	LRS. OF DECD. MOHANBHAI,LALITABEN WD/O. MOHANBHAI VIRABHAI PATEL,SUSHILABEN MOHANBHAI PATEL,SANTARAM RAMLAL,ADMINISTRATOR OF A.V.S. FINANCE LTD.	,SERVED BY AFFIX(N),MR DR SHAH,MR BN LIMBACHIA
20278	FA/5262/2007	27/08/2014	KANUBHAI REVABHAITHAKOR,	MR AV PRAJAPATI	NATUBHAI P. PATEL,NEW INDIA INSURANCE CO. LTD.	MS LILU K BHAYA,MR VIKRAM J THAKOR
20279	FA/5263/2007	27/08/2009	GOHIL RATILAL SHAMJIBHAI,	MR KALPESH N SHASTRI	PRADIPBHAI B. SHAH,ABID HUSSEN ZAKIR HUSSEN SHAIKH,UNITED INDIA INSURANCE CO. LTD,ALAUDDIN PIRMOHAMMAD BHIMANI	RULE UNSERVED,MR BA SAIYED,(MR HASMUKH THAKKER)
20280	FA/5266/2007	29/01/2009	MOINUDDIN JIYAUDDIN TIRMIZI,	MR ASHISH M DAGLI	VISHAL LALABHAI MANSURI,	(MR YF MEHTA)
20281	FA/5268/2007	20/10/2008	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	DILIPBHAI CHOTUBHAI VASI,MANJULABEN DILIPBHAI VASI,RAMESHBHAI NATHABHAI BARIA,HITENDRASINH PRAKASHSINH GOHIL	DS AFF.NOT FILED (N),MR R E VARIAVA
20282	FA/5269/2007	07/12/2016	NATIONAL INSURANCE CO.LTD,	MS LILU K BHAYA	SADIYABHAI PUNJIYABHAI NINAMA(DECEASED THROUGH HIS LRS),RAMURIBEN WD/O SADIYABHAI NINAMA,BACHUBHAI S/O SADIYABHAI NINAMA,NANDLAL NATHULAL JAIN,ABDUL MAJID ABDULGANI,ORIENTAL INSURANCE CO. LTD	,RULE SERVED,RULE UNSERVED,MR ARPIT A KAPADIA,MR R G DWIVEDI
20283	FA/5270/2007	04/05/2012	SHANTIDEVI JATASHANKER PANDE,MINOR OMISHA JATASHANKER PANDE	MR VICKY B MEHTA	YASHINBHAI NORMOHHAMMADBHAI VOHRA,YUNUSBHAI IBRAHIMBHAI VOHRA,ORIENTAL INSURANCE CO.	RULE SERVED,MR KK NAIR
20284	FA/5271/2007	08/02/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	AYUBKHAN JENKHAN PATHAN,GUJARAT ROAD TRANSPORT CORPORATION,RAFIKBHAI NISARBHAI SHEKH,BAPUJI KUNVARJI SOLANKI	RULE SERVED,MR HS MUNSHAW
20285	FA/5272/2007	06/08/2008	G.S.R.T.C.,	MRS FALGUNI D PATEL	BHANUBEN HEMRAJ SOLANKI,DEEPAK HEMRAJ SOLANKI,RATILAL SOMABHAI CHAUHAN	
20286	FA/5273/2007	06/05/2008	SAVDASBHAI GOVINDBHAI AMBALIYA,	MR NIRAV C THAKKAR	DRIVER OF TRUCK NO.GJ-10-T 5593,VALJI NATHU GOHEL,NEW INDIA INSURANCE CO LTD.,RAJKAVI MAVDANJI CHARITABLE TURST,UNITED INDIA INSURANCE CO LTD.	

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20287	FA/5274/2007	27/02/2008	MAHESHBHAI HIRABHAI VAGHARI,	MR ARPIT A KAPADIA	PRUTHVISINH DHIRABHAI BARIA,MUKESHBHAI KISHANLAL KALDARA,ORIENTAL INSURANCE CO. LTD.	
20288	FA/5275/2007	27/02/2008	GANGABEN MAHESHBHAI VAGHARI,	MR ARPIT A KAPADIA	PRUTHVISINH DHIRABHAI BARIA,MUKESHBHAI KISHANLAL KALDARA,ORIENTAL INSURANCE CO. LTD.	
20289	FA/5276/2007	16/03/2016	OMPRAKASH SHRIRAM YADAV,	MR MTM HAKIM	VIJAYPRAKASH S. YADAV DELETED,SHARADBHAI LAXMISHANKAR UPADHYAY,ORIENTAL INSURANCE CO. LTD	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20290	FA/5277/2007	30/08/2016	PRATAPSINGH DHARAMSING VASAVA,	NOTICE SERVED	AMBALAL R. PATEL,ORIENTAL INSURANCE CO.,MUNIRBHAI HAJIBHAI SHAIKH,S.T. CORPORATION	RULE SERVED,MR KK NAIR,MR HARDIK C RAWAL
20291	FA/5279/2007	22/01/2016	HEIRS OF DECD. NIKHILKUMAR MADHUSUDAN,DAKSHABEN MADHUSUDAN,MADHUSUDAN AMARSHIBHAI	MR TUSHAR L SHETH	VEJARAJA MER,PARBAT KACHRA MER,UNITED INDIA INSURANCE CO. LTD.,ROHITKUMAR J. MUCHHALA,NEW INDIA ASSURANCE CO. LTD.,KHYATIBEN MADHUSUDAN,PINAKIN MADHUSUDAN	RULE SERVED,MR NAGESH C SOOD,(MR MAULIK J SHELAT)
20292	FA/5280/2007	06/05/2008	RUSHIKESH CHATURBHAI SAXENA,	MR K I KAZI	ZALA CHAMANSINH MADARSINH,YAKUBBHAI IBRAHIMBHAI PUNJANA,UNITED INDIA INSURANCE CO.LTD.	
20293	FA/5282/2007	10/04/2017	CHAUDHARI SHIVABHAI VALABHAI,	MR DK CHAUDHARI	RAJPUT SHANKARJI MADARJI,RAJPUT LAKHAJI JAVANJI,UNITED INDIA INSURANCE CO. LTD.,VIPUL BHAGWATIPRASAD JANI,CHAUDHARI SHANKARBHAI KARSHANBHAI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
20294	FA/5283/2007	22/03/2012	SULEMAN AADAM JAM,ABBAS SULEMAN JAM,HAROON SULEMAN JAM MINOR,FARIDABAI SULEMAN JAM MINOR,IQBAL SULEMAN JAM MINOR,SAYADABAI SULEMAN JAM MINOR	MR MEHUL S SHAH,(MR SURESHM SHAH)	RANJITSINH JITUBHAI JADEJA,NEW INDIA INSURANCE CO. LTD,IMRAN NAUSANDALI KHOJA,ORIENTAL INSRANCE CO. LTD,ALIMAMAD SULEMAN JAM,SAMBHARABHAI SULEMAN JAM	RULE SERVED,MR HS MUNSHAW,MR SHALIN N MEHTA
20295	FA/5284/2007	14/02/2012	G.S.R.T.C.,	MR HARDIK C RAWAL	ALIMAMAD SIDHIK HINGORAJA,DANSANGJI RANUBHA JADEJA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
20296	FA/5285/2007	07/03/2013	GUJARAT HEAVY CHEMICALS LTD.,	MR TEJAS M BAROT	SAYAJI IRON ENGINEERING CO LTD,SPACE AGE INDUSTRIAL PROJECTS LTD.	RULE SERVED,RULE UNSERVED
20297	FA/5286/2007	30/11/2010	NEW INDIA ASSURANCE CO. LTD,	MR KV GADHIA	VIRAM VELA RABARI,ARJAN BHURA RABARI C/O.SAJAN BHURA RABARI	NOTICE SERVED,NOTICE SERVED BY DS
20298	FA/5289/2007	04/08/2008	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	BHARATJI SONAJI THAKOR,	MS M O NARSINGHANI
20299	FA/5291/2007	23/07/2008	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	ARVIND MILLS LIMITED,	MR KM PATEL
20300	FA/5292/2007	20/06/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS AVANI S MEHTA	PARMAR MADHUBEN,MINOR PARMAR SHAKRIBEN DHULABHAI,MINOR DIPAKBHAI DHULABHAI,MINOR PARMAR UMESHBHAI DHULABHAI,PARMAR RAJUBEN,RAJUSINH GULABSINH SOLANKI	,MR PRAVIN GONDALIYA
20301	FA/5295/2007	02/09/2009	R.D.DHARMADHIKARI,	(MR MAULIK J SHELAT)	PAUSHAK LTD.,	NANAVATI ASSOCIATES
20302	FA/5297/2007	17/12/2015	ARVINDBHAI OCHAVLAL DESAI,RITESH ARVINDBHAI DESAI,PURVIBEN ARVINDBHAI DESAI'S DAUGHTER AND W/O. BIRENKUMAR	MR MTM HAKIM	PATHAN IMRANKHAN FIROZKHAN,PATHAN FIROZKHAN RASIDKHAN,HDFC GENERAL INSURANCE CO. LTD	RULE SERVED,MS VIDHI J BHATT
20303	FA/5298/2007	04/10/2013	AHMAD YUSUF MUVEL,	MR MTM HAKIM	IDRISH YUSUF SUBAN,ORIENTAL INSURANCE CO. LTD.	RULE SERVED BY DS,MR KK NAIR
20304	FA/5299/2007	10/07/2015	AZAMKHAN ABDULKHAN BALUCHI,	MR DN PANDYA	RAKESHBHAI BHALLABHAI PATEL,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR VASANTS SHAH

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20305	FA/5300/2007	06/09/2013	CHAM ICE & COLD STORAGE,KESHARBEN KANJI CHAM,PREMJIBHAI KANJI CHAM,SUSHILA H. CHAM,PRAMILA R. CHAM,CHAM FAMILY TRUST	MR AJAY R MEHTA	TRIDENT INDIA LTD.,ASHISH N. SHAH	RULE SERVED,MR DEVAN PARIKH
20306	FA/5301/2007	08/09/2015	HANSABEN PRAVINBHAI PATEL,CHIRAG PRAVINBHAI PATEL	MR RAVINDRA SHAH,MRS KANAN R SHAH	ARIFBHAI S. VORA,ORIENTAL INSURANCE CO. LTD.,PYARASAHEB NURKHAN KHAN,CHHAYABEN SATISHKUMAR PATANI,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR KK NAIR,MR SANDIP C SHAH,MR MAKBUL I MANSURI
20307	FA/5305/2007	03/03/2008	SHERSHIYA MARIUMBEN ALIBHAI,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20308	FA/5306/2007	03/03/2008	KHORJIYA RUKIYABEN NAJARHUSHAIN,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20309	FA/5307/2007	03/03/2008	SHERSHIYA HALUBEN VALIMAMADBHAI,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20310	FA/5308/2007	03/03/2008	SHERSHIYA MAHMADBHAI NOORMAHMADBHAI,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20311	FA/5309/2007	03/03/2008	SHERSHIYA HALUBEN MAHMADBHAI,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20312	FA/5310/2007	03/03/2008	SHERSHIYA AHMADBHAI MAHMADBHAI,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20313	FA/5311/2007	03/03/2008	SHERSHIYA KHORJIYA RIMATBEN ABDULBHAI,	MR TULSHI R SAVANI	ARIFBHAI JUSABBHAI,NATIONAL INSURANCE CO. LTD.	
20314	FA/5312/2007	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS AVANI S MEHTA	LIMJIBHAI KOYABHAI BOMANIYA,	RULE SERVED
20315	FA/5315/2007	16/01/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	VITHALBHAI MAVJIBHAI PARMAR,NIRMALABEN VITHALBHAI PARMAR,ADDITIONAL DISTRICT HEALTH OFFICER,ORIENTAL INSURANCE COMPANY LTD,SIMLABEN RATANLAL TAILI	,MR DC DAVE,MR HS MUNSHAW
20316	FA/5316/2007	17/12/2015	MEHBOOBMIYA @ MEHMOODMIYA AHEMADMIYA SHAIKH,	MR MTM HAKIM	GURSABSING DARBARSING JAT,RUDRASING GAJESING RANTHAVA,UNITED INDIA INSURANCE CO.,ILYAS SATTAR MOLVI,UNITED INDIA INSURANCE CO.	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
20317	FA/5317/2007	19/06/2015	AFSANABANU @ BANUBEN DILIPBHAIMAHIDA,DILIPBHAI RAISING MAHIDA	MR MTM HAKIM	GANCHI RAZAKBHAI YUSUFBHAI,KIRANKUMAR RAMESHCHANDRA PARIKH,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
20318	FA/5318/2007	16/05/2008	NARMADABEN SURESHBHAI RATHAWA,KOKILABEN S. RATHAWA,MINOR SHILPABEN S. RATHWA,MINOR AAKASH S. RATHWAWA,MINOR SUNIL S. RATHAWA,MINOR HINA S. RATHAWA	MR MTM HAKIM	RAJESH KANCHANLAL PANCHAL,BHARATKUMAR SHANTILAL SHAH,NEW INDIA INSURANCE CO.	NOTICE SERVED BY DS,MR SHASHIKANT S GADE
20319	FA/5320/2007	23/11/2015	PATEL PARSHOTTAMBHAI JAMNADAS HIRPARA,DIWALIBEN PARSHOTTAMBHAI HIRPARA	MR VIMAL M PATEL	PATEL NAROTAMBHAI BHAGWANJIBHAI,G.S.R.T.C.	NOTICE SERVED,MRS VASAVDATTA BHATT
20320	FA/5322/2007	16/06/2008	G.S.R.T.C.,	MR HS MUNSHAW	KANCHANBHAI MOHANBHAI VASAVA,	
20321	FA/5323/2007	16/01/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	MINIBEN SOMBHA MANEK HEIRS OF RAMBHA SOMABHA MANEK,IKBAL HAJI TARAMAMAD	
20322	FA/5324/2007	11/01/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	MULJI MESAN MAKWANA,RAJKUMAR NAGADRAY VANZAR,AMARPAL SINGH	,(MR SURESHM SHAH)
20323	FA/5328/2007	24/06/2015	INDIAN FARMERS FERTILIZER COOPERATIVE LIMITED,	NANAVATI ASSOCIATES	CARGO CLEARING AGENCY (GUJ),	MRS KETTY A MEHTA
20324	FA/5329/2007	16/01/2008	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	LEGAL HEIRS OF DECD. ISHAN JIGNESHBHAI GANDHI,MANISHABEN JIGNESHBHAI GANDHI,JIGNESHKUMAR MUKUNDBHAI GANDHI,ARVINDBHAI DAHYABHAI PATEL	

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20325	FA/5331/2007	11/08/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	RAMILABEN W/O SWARUPBHAI RAGHUJI THAKOR,AMITBHAI SWARUPBHAI THAKOR MINOR THRO' RAMILABEN,AMITABEN SARUPBHAI THAKOR MINOR THRO' RAMILABEN	MR HL LANGHNOJIA
20326	FA/5332/2007	17/07/2008	GUJARAT STATE RAOD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	ZAVARBHAI CHAGANBHAI PATEL,SALIMKHAN MAHEBUBKHAN PATHAN (S.T.DRIVER)	,MR MA KHARADI
20327	FA/5333/2007	08/08/2008	HEIRS OF DECEASED SHRI AJITBHAI ABABHAI,ABABHAI KASAMBHAI JUNEJA,JIVIBEN ABABHAI JUNEJA	MR AMAR D MITHANI	JITENDRA RAMJIBHAI THAKKR DRIVER,EXECUTIVE ENGINEER OWNER,THE NEW INDIA ASSURANCE CO.LTD,TAMASI MAMADBHAI SODHA KISMAT PAROTHA HOUSE	GOVERNMENT PLEADER,MR SHALIN N MEHTA,MS TRUSHA H MEHTA
20328	FA/5334/2007	01/09/2009	NIRANJANBHAI VADILAL MODI,	MR ASHUTOSH R BHATT	KAMAL UPENDRABHAI VYAS,RUCHITA SUNIL PARIKH,NEW INDIA ASSURANCE CO LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VAIBHAV A VYAS
20329	FA/5335/2007	27/02/2008	MAFATBHAI SHANABHAI THAKOR,	(MR NALIN K THAKKER)	PLASTO PACK,ORIENTAL INSURANCE CO. LTD.,GULAMNABI ISMAILBHAI,ORIENTAL INSURANCE CO. LTD.,MARIYAMBHAI KALUBHAI	
20330	FA/5337/2007	09/05/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	HEIRS OF DECD. JANGLABAI SUCHILAL,MOHANLAL SUCHILAL,NASIB SUCHILAL,ZARINABEN MOHAMMADBHAI SUMARA	,RULE UNSERVED,MR SAGAR K MEHTA
20331	FA/5338/2007	09/05/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	HEIRS OF DECD. VISHNU MOHANLALMARATHA,MOHANLAL SUCHILAL MARATHA,JIVERABEN MOHANLAL MARATHA,ZARINABEN MOHAMMADBHAI SUMARA	,RULE UNSERVED,MR SAGAR K MEHTA
20332	FA/5339/2007	09/05/2012	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	HEIRS OF DECD. BOHARIN DUDARAM MARATHA,DIDARAM MUKATEKAM,GORAKHNATH DUDARAM,MINOR BADRINATH,MINOR KEDARNATH DUDARAM,ZARINABEN MOHAMMADBHAI SUMARA	,RULE NOT RECD BACK,RULE UNSERVED,MR SAGAR K MEHTA
20333	FA/5340/2007	04/09/2008	PARESHBHAI RAVISANKAR PATEL,	(MR PRANAV M RAVAL)	YASINMIYA KALUMIYA SEIKH,GHANSHYAMBHAI GIRISHBHAI PATEL,THE NATIONAL INSURANCE COMPANYLIMITED	RULE SERVED
20334	FA/5341/2007	07/01/2016	BARANDA JAGAJI MANGALAJI,BARANDA NAYANABEN NAVJIBHAI,MINOR BARANDA KAILASHBEN NAVJIBHAI -THROUGH PETI. NO. 5,MINOR BARANDA SHILPABEN NAVJIBHAI -THROUGH PETI. NO. 5,BARANDA HIRABEN WD/O. NAVJI BHAI JAGAJI	MR JV JAPEE	RAMANBHAI KAHYABHAI KATARA,THE STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MS MONALI H BHATT
20335	FA/5343/2007	04/10/2013	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	HASINABEN SALIMBHAI BHATI (HEIR OF DECD. SALIMBHAI F.),MINOR IMRAN SALIMBHAI BHATI (THROUGH RESP. NO. 1),MINOR MARJINA SALIMBHAI BHATI (THROUGH RESP. NO. 1),AJABUBEN FULJIBHAI BHATI (HEIROF DECD. SALIMBHAI FULJIBHAI),MINOR SALMAN SALIMBHAI BHATI (THROUGH RESP. NO. 1),GUJARAT STATE ROAD TRANSPORT CORPORATION,HARSHAD KANTILAL SANGHVI	,MS SEJAL K MANDAVIA,MR VIPUL A SHAH,MS AMRITA AJMERA
20336	FA/5344/2007	21/02/2012	SANGITABEN JITENDRAKUMAR DABHI,LILABEN PRATAPBHAI DABHI,PRATAPBHAI HARSHADBHAI DABHI,MINOR CHIRANJIT JITENDRAKUMAR DABHI	MS DEVYANI R SHAH	SUNIL KUMAR NAVNITLAL PATEL,NEW INDIA ASSURANCE CO. LTD.	,MR SHALIN N MEHTA
20337	FA/5345/2007	28/08/2014	A.M.T.S.,IDRISH MOHAMMAD Y. MOHAMMAD	MR SATYAM Y CHHAYA	MINAKSHIBEN WD/O. GHANSHYAMBHAI PARSOTTAMDAS THAKKAR,MINOR VIVEK GHANSHYAMBHAI,MINOR VAISHALI GHANSHYAMBHAI THAKKAR	MR RC KAKKAD
20338	FA/5346/2007	24/09/2015	FARIDABANU YUSUFBHAI QURESHI,SHARIFABEN YUSUFBHAI QURESHI,SARFRAJ YUSUFBHAII QURESHI,MADINABEN CHANDBHAI QURESHI	MR YN RAVANI	DHARMENDRA PRAHLADBHAI BAROT,RANJANBEN CHANDRAGUPT PATEL,KHEDA PEOPLE'S CO OP LTD,NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20339	FA/5347/2007	13/01/2015	NAYANABEN BHUPENDRA SHAH,MANISH BHUPENDRABHAI SHAH,AMRISH BHUPENDRABHAI SHAH	MR AJAY R MEHTA	JITENDRAKUMAR GUPTA,NATIONAL INSURANCE CO. LTD.	DELETED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20340	FA/5348/2007	05/03/2019	ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	KUBRABIBI WD/O. YAKUBMOHAMMED SINGHI,MINOR SOHAIL YAKUB,MINOR JUNAID YAKUB,MOHAMMED RASULBHAI SINGHI,SUGRABIBI MOHAMMED SINGHI,AYUB YUSUF SUBAN,HUSSAINBHAI MAJIDBHAI SUBAN,AKHTAR HUSSAIN MISTRI,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR MA KHARADI,(MR MAULIK J SHELAT)
20341	FA/5349/2007	06/05/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD.,	MR SHALIN N MEHTA	ANISH JANARDHANBHAI PARIKH,BAKULBHAI NAROTTAMBHAI DAVE,HITESH DIVYAKANTBHAI PANDYA	RULE SERVED,MR HARSHIT S TOLIA
20342	FA/5350/2007	30/06/2009	BACKBONE ENTERPRISES LTD THRO' DIR. KISHOR V VIRAMGAMA,	MR BK DAMANI,VIRAL K SHAH	PRATISH MAGANLAL KARA,DIPAK MAGANLAL KARA,SHILPA DIPAK KARA,DHRUTI PRATISH KARA,CHIRAG KIRITKUMAR PATEL MANAGING DIRECTOR	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH
20343	FA/5351/2007	12/02/2015	BAJAJ ALLIANZE GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	KALPESHKUMAR ARVINDBHAI PATEL,MAHESH PUNAMBHAI PATEL	RULE SERVED
20344	FA/5352/2007	13/03/2008	KANUBHAI RAMABHAI PATEL,	MR AM PAREKH	KALUBHAI KASNABHAI DAMOR,RAMESHBHAI KALUBHAI DAMOR,MINOR MANGALIA KALUBHAI DAMOR,EXECUTIVE ENGINEER	
20345	FA/5356/2007	11/04/2008	DY. GENERAL MANAGER,	MR RR MARSHALL	PATEL DASHRATHBHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20346	FA/5357/2007	18/10/2013	DAHYABHAI SOMABHAI PATEL,KAMLABEN DAHYABHAI PATEL,PRAKSHBHAI DAHYABHAI PATEL	MR SP MAJMUDAR	ASHWINBHAI ISHWARBHAI PTEL,SHABDASHARAN M. BRAHMBHATT,UNITED INDIA INSURANCE CO.LTD.,RANJABEN DAHYABHAI PATEL,REKHABEN DAHYABHAI PATEL,NIKULABEN DAHYABHAI S. PATEL	RULE SERVED,MS AMEE YAJNIK,MR SHAILESH C SHARMA
20347	FA/5358/2007	18/10/2013	NIRUBHAI HARMANBHAI PATEL,SUSHILABEN NIRUBHAI PATEL,PARESH NIRUBHAI PATEL	MR SP MAJMUDAR	ASHWINBHAI ISHWARBHAI PATEL,SHABDASHARAN M. BRAHMBHATT,UNITED INDIA INSURANCE CO.LTD.,VILINKUMAR NIRUBHAI PATEL,JIGNESHBHAI NIRUBHAI PATEL	RULE SERVED,MS AMEE YAJNIK,MR SHAILESH C SHARMA
20348	FA/5359/2007	26/06/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHARDABEN HARSHADBHAI PATEL,SUDHIRSINH NIRMALSINH JADEJA,JESINGBHAI RANCHHODBHAI CHAUHAN,ASHWINKUMAR AMARSHIBHAI SONI,MAHIPATSINH VAKHATSINH	NOTICE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MR SHANTILAL M PATEL
20349	FA/5360/2007	22/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA CHHATRASINH JUGAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
20350	FA/5361/2007	22/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	HIMMATSINH GOPALSINH VAGHELA,VAGHELA BALUBA HIMMATSINH,VAGHELA PRATAPSINH HIMMATSINH,GHANSHYAMSINH HIMMATSINH,NAVALSINH HIMMATSINH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
20351	FA/5362/2007	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	JASHUBHAI MANILAL PATEL,SPL. LAQ OFFICE	GOVERNMENT PLEADER, (MR A J PATEL)
20352	FA/5363/2007	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	LALBHAI SHANKARBHAI PATEL,SPL. LAQ OFFICE	GOVERNMENT PLEADER,MR AV PRAJAPATI
20353	FA/5364/2007	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL VIKRAMBHAI NARANBHAI,SPL. LAQ OFFICE	GOVERNMENT PLEADER,MR AV PRAJAPATI
20354	FA/5365/2007	31/03/2015	KAPILABEN WD/O. RAMESHBHAI ISHWARBHAI,SUNILKUMAR RAMESHBHAI PATEL,ARTIBEN RAMESHBHAI,ASHISH RAMESHBHAI PATEL,ISHWARBHAI CHATURDAS PATEL,DELETED	MR MEHUL SHARAD SHAH	NAYAK RAJUBHAI JAYSHANKAR,PANKAJKUMAR JAYANTILAL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR.DIPAK B PATEL

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20355	FA/5370/2007	27/06/2013	BHUPENDRABHAI BHAILALBHAI PATEL,HEMLATABEN BHUPENDRABHAI PATEL,SAMIRKUMAR BHUPENDRABHAI PATEL,VINABEN BHUPENDRABHAI PATEL,BHAVESH BHUPENDRABHAI PATEL	MR SP MAJMUDAR	ARVINDBHAI JASHBHAI CHAUHAN,PRANAVC PRAFULBHAI CONTRACTOR DECD.THRO'HIS LEGAL HEIRS,AMBABEN PRAFULBHAI CONTRACTOR M/O DECD.PRANAVBHAI CONTRACTOR,BHARTIBEN VALLABHBHAI ITALIA	,(MR AJ SHASTRI)
20356	FA/5371/2007	07/04/2015	MAHESHBHAI AMRUTLAL SHAH,	MR VIBHUTI NANAVATI,MS SUDHA C SHUKLA	KODARBHAI BECHARBHAI PATEL,G.S.R.T.C.	RULE SERVED,MR RITURAJ M MEENA
20357	FA/5372/2007	23/09/2008	GULAMRASUL MALANGBHAI SHAIKH,	MR MTM HAKIM	GULAMHUSAIN AFJALBHAI NIGAR,SUDHIRKUMAR SUNDERLAL SACHDEV,NATIONAL INSUARNCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
20358	FA/5373/2007	23/09/2008	ABDULQADIR ASIFHUSAIN ABDULKARIM QURESI,	MR MTM HAKIM	GULAMHUSAIN AFJALBHAI NIGAR,SUDHIRKUMAR SUNDERLAL SACHDEV,NATIONAL INSUARNCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH
20359	FA/5374/2007	26/02/2008	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	DOLIBEN RAMESHBHAI R KHANT,CHATURIBEN RANCHHODBHAI KHANT,BHALABHAI SAKARABHAI KHANT,AMBALAL @ AMBABHAI HIRABHAI PATEL	
20360	FA/5375/2007	07/08/2013	FARIDABIBI WD/O SALIM AHMEDBHAI ARAB,MINOR SAMIR SALIM ARAB THRO'FARIDABIBI WD/O SALIM,MINOR ARFAT SALIM ARAB THRO' FARIDABIBI WD/O SALIM.A.,MINOR RASID SALIM ARAB THRO'FARIDABIBI WD/O SALIM,AHMED BIN MEHMOOD ARAB THRO' .,GULSHANBIBI W/O AHMED ARAB	MR MA KHARADI	MALDEBHAI JETHABHAI KHATI,BHIMABHAI RANCABHAI BHUTIYA C/ONEBHA RAMBHAI MODHWADIYA,THE ORIENTAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR KK NAIR
20361	FA/5376/2007	22/02/2016	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	SOMIYAL RAMLALBHAI GAMIT,SUNILBHAI DUGALBHAI PAWAR,ROHITBHAI HIRMANBHAI VAGD	RULE SERVED
20362	FA/5377/2007	22/02/2016	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BALIRAM MUKUNDA PATIL,SULKANBEN BALIRAM PATIL,SANGITABEN RAJUBHAI PATIL,SUNILBHAI DUGALBHAI PAWAR,ROHITBHAI HIRMANBHAI VAGH	RULE SERVED,RULE SERVED BY DS
20363	FA/5378/2007	01/07/2010	CHANNA TAPU CHAUHAN,	MR JITENDRA MALKAN	CHOTHA RAMBHAI,DHANA RAMBHAI,SAMRI BEN LAKHABHAI,LAXMI BEN LAKHABHAI,BACHHU LAKHABHAI,VALIBEN LAKHABHAI,RAKHMYA BEN LAKHABHAI,SAMANT LAKHABHAI,DY.COLLECTOR	GOVERNMENT PLEADER,REFUSED SERVED (R)(70),(MR HM PRACHCHHAK),MR NIRAJ V ASHAR
20364	FA/5379/2007	04/02/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	NARANBHAI MAKANBHAI RATHWA,LAKSHMANBHAI RUPSINGBHAI RATHWA,KANCHANBHAI DITIYABHAI RATHWA	DS AFF.NOT FILED (R),MR VIPIN H PANDYA
20365	FA/5380/2007	04/02/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	SUMITRABEN HASMUKHBHAI NARANBHAI RATHWA,NARANBHAI MAKANBHAI RATHWA,HIRABEN NARANBHAI RATHWA,ROHITBHAI HASMUKHBHAI RATHWA,SUDHABEN HASMUKHBHAI RATHWA,GANPATBHAI HASMUKHBHAI RATHWA,LAKSHMANBHAI RUPSINGBHAI RATHWA,KANCHANBHAI DITIYABHAI RATHWA	DS AFF.NOT FILED (R),MR VIPIN H PANDYA
20366	FA/5382/2007	14/02/2012	THE NEW INDIA ASSURANCE COMPANY LTD,	MR SHASHIKANT S GADE	PUNJA BACHUBHAI PAYAN (MARWADA),CHAPUBAI PUNJA PAYAN,LAXMAN PUNJA PAYAN,VANITA PUNJA PAYAN,VALBAI BACHBHAI PAYAN,PREMJI KANJI HIRANI,ISHAQUE ABDULLA CHAKI	NOTICE SERVED,RULE SERVED BY DS,MR KIRTIDEV R DAVE
20367	FA/5383/2007	10/05/2013	MORARBHAI HARIBHAI VASAVA,SONABEN W/O. MORARBHAI HARIBHAI VASAVA,SINCE DECD.,VASAVA MORARBHAI HARIBHAI,VASAVA NATWARBHAI MORARBHAI,VASAVA SUMITRABEN MORARBHAI,MANJULABEN MORARBHAI VASAVA	MS SNEHA A JOSHI	BABUBHAI DHIRUBHAI KHANT (DELETED),JASHUBHAI BABUBHAI KAZIA,ORIENTAL INSURANCE CO. LTD.,SHAKUNTLABEN RASIKBHAI VASAVA,NATIONAL INSURANCE COMPANY LIMITED	,RULE SERVED,MR EKANT G AHUJA
20368	FA/5384/2007	12/03/2008	NEW INDIA ASSURANCE CO LTD,	MR SHASHIKANT S GADE	NIRANJANABEN HARISHBHAI SONI,JAYESHBHAI RAMBHAI PATEL	

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20369	FA/5390/2007	26/03/2008	DILIPKUMAR PURSHOTTAMDAS VYAS,	(MR KD VASAVADA),(MR DIPAK M SIDDHPURA)	KALUPUR COMMERCIAL CO-OPERATIVE BANK LTD,ARBITRATOR , V.C. TRIVEDI OF ARBITRAL TRIBUNAL,KISHORBHAI RANCHHODBHAI PRAJAPATI PROPRIETOR OF VASUNDHARA,NATVARLAL KASHIRAM PRAJAPATI	NOTICE SERVED,NANAVATI ASSOCIATES
20370	FA/5394/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	RANCHHODBHAI RAVJIBHIA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR MD VAKIL
20371	FA/5396/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	DHANJIBHAI PRAGJIBHAI DECD.THROUGH THE LRS,DAVALBEN W/O DHANJIBHAI,SAVJIBHAI S/O DHANJIBHAI,DHANSHYAMBHAI S/O DHANJIBHAI,KANTABEN D/O DHANJIBHAI & W/O LAXMANBHAI THAKERSHIBHAI,SURAJBEN D/O DHANJIBHAI & W/O KALYANBHAI SHAMJIBHAI,RAMBHABEN D/O DHANJIBHAI & W/OLAMBABHAI HARJIBHAI,SHAVJIBHAI DHANJIBHAI,SPL. LAQ OFFICER	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED
20372	FA/5397/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	PADMABHAI GOVINDBHAI DECD.THROUGH THE LRS,GANESHBHAI S/O PADAMSHIBHAI,KALUBHAI S/O PADAMSHIBHAI,KARSHANBHAI S/O PADAMSHIBHAI,MANSUKHBHAI S/O PADAMSHIBHAI,LILABEN D/O PADAMSHIBHAI & W/ODAHYABHAI BHIMJIBHAI,SAVITABEN D/O PADAMSHIBHAI & W/O LALJIBHAI RAMJIBHAI,BHARATBHAI DAYALBHAI,BIPINBHAI DAYALBHAI,REKHABEN DAYALBHAI,GANESHBHAI PADMABHAI,SPL. LAQ OFFICER	,NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED
20373	FA/5398/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	HARESHBHAI MADANBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR MD VAKIL
20374	FA/5400/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	HEIRS OF BALKRISHNADASJI GURUSHRI GANGADASJI,LALIT KISHORJI SHARANDASJI BALKRISHNAJI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
20375	FA/5401/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	RANCHHODBHAI KHODABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR MD VAKIL
20376	FA/5402/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	NITINBHAI VIRABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR MD VAKIL
20377	FA/5405/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	RANCHHODBHAI NANUBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR MD VAKIL
20378	FA/5406/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	KALUBHAI JERAMBHAI DECD.THROUGH THE LRS,BHIKHABHAI S/O KALUBHAI,NARSHIBHAI S/O KALUBHAI,LILABEN D/O KALUBHAI & W/O AMARSHIBHAI JADAVBHAI,HANSHABEN D/O KALUBHAI & W/O PRAVINBHAI VIRJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK,RULE SERVED
20379	FA/5408/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	HEIRS OF BALKRUSHNADASJI GURUSIR GANGADASJI,LALIT KISHOREJI SHARANDASJI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
20380	FA/5411/2007	20/07/2017	THE EXECUTIVE ENGINEER,	MR YN RAVANI	NARANBHAI NARSHIBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR MD VAKIL
20381	FA/5415/2007	07/02/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	HANSBAI AASHABHAI HARIJAN WD/OASHABHAI SUMARBHAI HARIJAN,KUMARI KANBAI AASHABHAI HARIJAN,BAVA ASHABHAI HARIJAN,MINOR BHIMJI ASHABHAI HARIJAN,DELETED,KNOT KNOWN,MOHANBHAI VISHARAM PARASIYA,VALJI SHIVJI VARSANI,NEW INDIA ASS. CO. LTD.	,MR MEHUL S SHAH,(MR SURESHM SHAH)

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20382	FA/5417/2007	16/09/2019	NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KRUSHNACHAND VADILAL PARIKH,RUCHIKA KRUSHNACHAND PARIKH,MINOR PRATHA KRUSHNACHAND PARIKH,MINOR PAURVI KRUSHNACHAND PARIKH,NATHUVA SUJAV GUJAV	NOTICE UNSERVED,MS MITA S PANCHAL,MR.HIREN M MODI
20383	FA/5418/2007	19/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HITESH CONSTRUCTION CO.,	MR BS PATEL,MRS RANJAN B PATEL
20384	FA/5419/2007	22/07/2008	G.S.R.T.C.,	MR RITURAJ M MEENA	MAHESH AMRUTLAL PATEL,	MS BHARTI H RANA
20385	FA/5420/2007	10/04/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	GAUTAMBHAI CHANDUBHAI PATEL,SHAMGIRI VELGIRI BAVAJI,KARSHANBHAI DEKABHAI VARCHAND,SHANKERRAO B. GADGE,NEW INDIA ASS CO LTD	,MR MTM HAKIM
20386	FA/5422/2007	07/04/2011	G.S.R.T.C.,	MR HARDIK C RAWAL	SURTABEN LAKSHMANBHAI BARIA KOLI,DARMENDRA LAKSHMANBHAI BARIA KOLI,JITENDRABHAI LAKSHMANBHAI BARIA KOLI,KAJAL LAKSHMANBHAI BARIA KOLI,SALIM ABDUL HAMID MAKRANI	RULE SERVED,MR V Y TRIPATHI
20387	FA/5423/2007	26/04/2019	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	PALIBEN SOMABHAI MALI,DALPATSINH GANPATSINH	MR HARSHADRAY A DAVE,MR.HIREN M MODI,MR HARDIK A DAVE
20388	FA/5424/2007	05/03/2008	HASMUKHLAL RANCHODDAS VARIAYA,	MR MTM HAKIM	ABDULHAMIDKHAN ABDULRASHIDKHANPATHAN,HARENDRASINH S. SOLANKI,UNITED INDIA INSURANCE CO.LTD.	
20389	FA/5427/2007	30/08/2012	PARMESHWAR SENATORY INDUSTRIES,RUPABEN DEVJIBHAI RATHOD,HIMATBHAI DEVJIBHAI RATHOD,VINODKUMAR DEVJIBHAI RATHOD	(MRS VD NANAVATI)	HARESHBHAI KALIDAS SOLANKI,	BALKRISHNA ACHARYA
20390	FA/5430/2007	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	RASIDBHAI GULAM MAHMMAD MATADAR,ISMAILE ISHAQ PANDOR	MR TRILOK J PATEL
20391	FA/5434/2007	27/06/2008	GORDHANDAS MOHANLAL MEHTA,	MR RAJNI H MEHTA	JANAK KANAIYALAL SHETH,DINUBHAI MOHANLAL RATHAWA,ORIENTAL INSURANCE CO.LTD (TRANSPOSED AS PER HON'BLE CT'	,MR MTM HAKIM,MR KASHYAP R JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20392	FA/5435/2007	24/02/2010	MAHARASHTRA MITRA MANDAL THRO' MANAGING TRUSTEE,	MR RS SANJANWALA	NIKHILBHAI NAROTTAMBHAI MISTRY,VITTHALBHAI NAGARJI PRAJAPATI POAH.OF KIRANKUMAR & [DELETED],DAJIBHAI NAGARBHAI PRAJAPATI [DELTED],CHHAGANBHAI DAJIBHAI PRAJAPATIDELTD AS PER CT ORD 24/02/10,VASANTBHAI DAJIBHAI PRAJAPATI DELTD AS PER CT ORD 24/02/10,KESHUBHAI RATANJI PATEL (DELETED),BHANUBEN KESHUBHAI PATEL (DELETED),BHAGVANJI JIVANJI PATEL (DELETED),CHANDRESH BABULAL SHAH (DELETED),DAYALJI KARSANJI LAD (DELETED),JAYVANTIBEN NARENDRA MISTRY DELTD AS PER CT ORD 24/02/10,NARENDRA JAMIYATRAM UPADHYAY (DELETED),JITENDRA BHAGVANDAS PANCHAL (DELETED),BHIKHABHAI LALLUBHAI PATEL (DELETED),MINESH SHASHIKANT TAYLOR (DELETED),TARABEN ISHWARBHAI PANCHAL (DELETED),TARABEN AMBELAL PATEL (DELETED),SOPAN SITARAM LOGRE (DELETED),GORAKHNATH NARESHNATH PAWAR (DELETED),UMESH BHANABHAI AHIR (DELETED),SUDHAKAR MADHUKAR CHAUDHARY (DELETED),KAPILABEN DHANSUKHLAL PANCHAL (DELETED),TARUNABEN JAYANTILAL PANCHAL (DELETED),JYOTSNABEN NARENDRA PANCHAL (DELETED),VAISHALI BHUPATKUMAR ANCHAN (DELETED),SUNANDABEN BHUSHANKUMAR ANCHAN (DELETED),SUBHASH MANGU PATIL (DELETED),NATTHURAM KASHIRAM BHAVSAR (DELETED),PRAKASH MANGU PATIL (DELETED),PRAGNESH NATUBHAI PATEL (DELETED),PRAKASH EKNATH BANDALE (DELETED),RAJENDRA LILADHAR TANK (DELETED),DILIP BHADU PATIL (DELETED),HIRAMAN RAM ZAVLE (DELETED),DEVIDAR BHOJRAJ BEDALE (DELTED),GIRDHAR DONGRE JAMRE (DELETED),CHANDRIKABEN VIJAYBHAI PATEL (DELETED),VIJAY LAKKU KHERNAR (DELETED),KRUPANAND PARSHOTTAMPATEL (DELETED),KIRTIBALA BHUPATRAI BHATT (DELETED),ASHOK RAMGOVIND SHINGH (DELETED),CHANDRAKANT KANTILAL OZA (DELETED),SUDHAKAR BHADU PATIL (DELETED),DINKAR TIKARAM CHAUDHARY (DELETED),GHANSHYAM RAMJIBHAI PATEL (DELETED),ANITABEN ANANT JADAV (DELETED),VANITABEN ANANT JADAV (DELETED),VISARJAN HARIHARSINGH (DELETED),ASHOK RAMGOVIND SINGH (DELETED),RAJARAM JAGANNATH KADAM (DELETED),SUNIL BAL KAPAL (DELETED),LALITASING UMEDSING SISODIYA (DELETED),KEDARNATH KHILODHAR MISTRY (DELETED),RAMSEVAK CHITHARU YADAV (DELETED),BHIMRAV RANCHANDRA PATIL (DELETED),AMBARAV HINNAPPA LENNURE (DELETED),HARIHAR MANOHAR MALAKAR (DELETED)	DELETED,RULE SERVED, (MR JB PARDIWALA)
20393	FA/5436/2007	02/09/2014	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KANARAM LALJI CHAUDHARY,USMANBHAI MOHAMMADBHAI SHEIKH,BHAWARLAL JOGAJI CHAUDHARY	RULE SERVED,MR MITESH R AMIN,MR BN LIMBACHIA
20394	FA/5437/2007	05/08/2015	ILABEN MUKTESH VITHALBHAI PATEL,SUJALBEN @ BINDRA	MR JAYESH A DAVE	RAJESHBHAI LAVJIBHAI MAKWANA SINCE DECEASED THROUGH HIS LEGAL HEIRS/REPRESENTATIVES,LAVJIBHAI BAVALBHAI MAKWANA,LAXMIBEN W/O LAVJIBHAI MAKWANA	NOTICE UNSERVED,MS RATNA VORA
20395	FA/5438/2007	09/12/2015	RASIKBA LAXMANSINH PARMAR POAH OF DIVYA JYOTI KUMARI,DIVYA JYOTI KUMARI PARMAR	MR HIMANSU M PADHYA	MIYAJIBHAI RAJEBHAI VAGADIYA,IBRAHIMBHAI RAJEBHAI VAGADIYA,ISMAILBHAI RAJEBHAI VAGADIYA,AKBARBHAI RAJEBHAI VAGADIYA	MR VIPUL S MODI

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20396	FA/5439/2007	30/04/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BHIKHIBEN SHAKRABHAI GOHEL,ALABHAI SHAMLABHAI KALOTARA RABARI,RUPABHAI VIRABHAI KALOTARA RABARI (BHARWAD),HEMABHAI D KALOTARA	UNSERVED EXPIRED (R),MR PS CHAMPANERI,MR AMIT C NANAVATI
20397	FA/5440/2007	30/04/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SHANTABEN DESAIBEN GOHEL,ALABHAI SHAMLABHAI KALOTARA RABARI,RUPABHAI VIRABHAI KALOTARA RABARI (BHARWAD),HEMABHAI D KALOTARA	UNSERVED EXPIRED (R),MR PS CHAMPANERI,MR AMIT C NANAVATI
20398	FA/5441/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	JIVRAJBHAI KHUMABHAI RABARI,RAMANBHAI MULJIBHAI PATEL	RULE SERVED
20399	FA/5442/2007	28/01/2008	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	BABUBHAI KARSHANBHAI RABARI,BAHARATBHAI BHIKHABHAI PATEL	RULE NOT RECD BACK,RULE SERVED
20400	FA/5443/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	MUKESHBHAI DEVSINH BUTANI,CHIMANBHAI B PATEL	MR CB DASTOOR
20401	FA/5444/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	PRAKASHBHAI RAMUBHAI KHAKHAR,RAGHUBHAI BHAVANBHAI BHARWAD	RULE SERVED
20402	FA/5445/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	KIRITBHAI MANILAL PATEL,JYOTSNABEN A PATEL	RULE SERVED,SERVED BY AFFIX. (R)
20403	FA/5446/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	DHIRUBHAI MANUBHAI GAMBHAVA,MUKESHBHAI GAJUBHAI DODIYA	RULE SERVED,MR MITESH R AMIN
20404	FA/5447/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	JATINBHAI BABUBHAI PATEL,GANSHYAMBHAI DHARMSHIBHAI KURIYA	RULE SERVED
20405	FA/5448/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	MAHENDRASINH AMARSANG PADHIYAR,MADHAVSINH AMARSANG PADHIYAR	MR ASHISH M DAGLI
20406	FA/5449/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	LILABEN AMBALAL PATEL,PUNAMCHAND DEVRAM RAMI	MS JK HINGORANI,HCLS COMMITTEE
20407	FA/5450/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	GANSHYAM VIKRAMBHAI PATGIR,DIPUBHAI RAMKUBHAI KHACHAR	RULE SERVED,MS SHACHI G MATHUR,HCLS COMMITTEE
20408	FA/5451/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	MUNNABHAI ANKUBHAI KHACHER,BHAVANBHAI CHOTABHAI BHARWAD	RULE SERVED
20409	FA/5452/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	SHIVRAMBHAI DEVJIBHAI CHAUDHAR,HARIBHAI F CHAUDHARY	RULE SERVED
20410	FA/5453/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	KISHORBHAI DODUBHAI JADEJA,ANIRUDHSINH PRABHATSINH JADEJA	RULE NOT RECD BACK
20411	FA/5454/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	KIRTIPALSINH RANJITSINH CHAUHAN,HARPALSINH KALYANSINH CHAUHAN	RULE SERVED,MR RJ GOSWAMI
20412	FA/5455/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	KAMLESHBHAI DASHRATHBHAI AMIN,DASHRATHBHAI PRAGJIBHAI AMIN,RAMJIBHAI P PATEL	RULE SERVED
20413	FA/5456/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	GHANSHYAMBHAI BANSANGBHAI JADAV,DEYABHAI H JADAV	RULE SERVED
20414	FA/5457/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	DILIPSINH BHIKHUBHAI RATHOD,AJITSINH M GOHIL	RULE SERVED
20415	FA/5458/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	GOVINDBHAI BHAVANBHAI DODIYA,KARSHANBHAI BHAVANBHAI DODIYA	MR MEHUL M MEHTA
20416	FA/5459/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	NARSANGBHAI LAKHABHAI DABHI,DIPABHAI RAGHUBHAI PATEL	RULE SERVED
20417	FA/5460/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	DEVABHAI GHELABHAI BHARWAD,SUKHABHAI G BHARWAD	MR ASHISH B DESAI

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20418	FA/5461/2007	08/02/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	MANJIBHAI SHIVAJI CHAUHAN,RAMESHBHAI SHAKRAJI THAKOR	RULE SERVED,SERVED BY AFFIX. (R)
20419	FA/5462/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	MAHESHBHAI NATVARBHAI PATEL,CHIMANBHAI AMRATBHAI PATEL	RULE NOT RECD BACK,MR TEJAS P SATTA
20420	FA/5463/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	DIGUBHA SHIVUBHA GOHIL,SHIVUBHA BALUBHA GOHIL,VIRBHADRASINH RAGHUBHA GOHIL	RULE SERVED
20421	FA/5464/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	KHENGARBHAI MOHANBHAI ALGOTAR,MAIYABHAI RUDBHAI ALGOTAR	RULE NOT RECD BACK
20422	FA/5465/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	RATANBHAI BABABHAI DESAI,FULABHAI JAMORBHAI DESAI	RULE SERVED
20423	FA/5466/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	MOTIBHAI KALABHAI ALGOTAR,KISHORBHAI RAMBHAI SAKARIYA	RULE SERVED
20424	FA/5467/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	NAJABHAI ARJANBHAI GOHIL,HARDIKKUMAR M TRIVEDI	RULE SERVED
20425	FA/5468/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	KARANSINH FULSINH SOLANKI,SHANTABEN KARANSINH SOLANKI,KALUBHAI SUKHAJI SOLANKI	RULE SERVED
20426	FA/5469/2007	15/07/2011	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD,	MR DG SHUKLA	LABHUBHAI SAVDASBHAI PARMAR,GHANSHYAMBHAI JAYMALBHAI DODIYA	RULE SERVED
20427	FA/5472/2007	10/02/2009	BIPINCHANDR ISHWARLAL CHOKSHI,PRABHAVATIBEN ARVINDCHANDRA CHOKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20428	FA/5473/2007	10/02/2009	PRABHAVATIBEN ARVINDCHANDRA CHOKSI,SHAKUNTALABEN BIPINCHANDRA CHOKSI	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20429	FA/5474/2007	10/02/2009	BIMAL BIPINCHANDRA CHOKSHI,	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20430	FA/5475/2007	10/02/2009	ANILKUMAR ISHWARLAL CHOKSHI,BAKIMCHANDRA ISHWARLAL CHOKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20431	FA/5476/2007	10/02/2009	ANILKUMAR ISHWARLAL CHOKSHI,BAKIMCHANDRA ISHWARLAL CHOKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20432	FA/5477/2007	10/02/2009	CHANDRAKANT ISHWARLAL,	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20433	FA/5478/2007	10/02/2009	CHANDRAKANT ISHWARLAL CHOKSHI,	(MR MB GANDHI),MR CHINMAY M GANDHI	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
20434	FA/5479/2007	15/07/2008	SAROJBEN FRANCISBHAI MACWAN,	MR RAJESH K SHAH	RAJUBHAI JOHNBHAI MACWAN,	MR HM PARIKH,MR RASESH H PARIKH
20435	FA/5481/2007	23/08/2012	TORRENT POWER LTD,,	MR KB PUJARA	GIRDHARBHAI PARSOTTAMBHAI PATEL,ASHWIN GIRDHARBHAI PATEL,JUHIL GIRDHARBHAI PATEL	(MR SANJEEV KUMAR)
20436	FA/5483/2007	22/02/2011	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	BHAVANS INDUSTRIES,	MR SHALIN N MEHTA
20437	FA/5492/2007	24/01/2008	G.S.R.T.C.,	MR HS MUNSHAW	MRS. KARIBEN RAIYABHAI HARAN,BADHABHAI DEVABHAI HARAN,BADHIBEN BADHABHAI HARAN,BHOVANA GANDALA NAGAR,,HIRABHAI BADHABHAI HARAN	
20438	FA/1/2008	29/03/2010	BELL GRANITO CERAMICA LTD,	MR SP MAJMUDAR,MR P P MAJMUDAR	FINE CERACOTE SURFACES PVT LTD,	MR INDRAVADAN PARMAR

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20439	FA/2/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),KHEMABHAI MANABHAI PARMAR,CAUTAMBHAI KHEMABHAI PARMAR,HARSHADKUMAR KHEMABHAI PARMAR	
20440	FA/3/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),LALJIBHAI PUNJABHAI PARMAR,VINABEN LALJIBHAI PARMAR	
20441	FA/4/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),LALJIBHAI PUNJABHAI PARMAR,VINABEN LALJIBHAI PARMAR	
20442	FA/5/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),LALJIBHAI PUNJABHAI PARMAR,VINABEN LALJIBHAI PARMAR	
20443	FA/6/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GGEVARRAN CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),LATABEN A PARMAR SINCE DECD. THRO' ARVINDBHAI RAMBHAI,CHIRAGKUMAR ARVINDBHAI PARMAR	
20444	FA/7/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),ARVINDBHAI RAMBHAI PARMAR,CHIRAGKUMAR ARVINDBHAI PARMAR	
20445	FA/8/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),ARVINDBHAI RAMBHAI PARMAR,CHIRAGKUMAR ARVINDBHAI PARMAR	
20446	FA/9/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),KARSANBHAI @ KISHANBHAI RAMABHAI SOLANKI,ARUNABEN KARSANBHAI @ KISHANBHAI SOLANKI	
20447	FA/10/2008	25/06/2008	ORIENTAL INSURANCE CO. LTD. THRO' REGIONAL OFFICE,	MR KK NAIR	GHEVARRAM CHOKHARAM BISHNOI,NEW INDIA ASSURANCE CO. LTD.,GHEMARBHAI SHAMALBHAI PATEL (CHAUDHARY),SAVITABEN G PARMAR SINCE DECD.THRO' GIRISHBHAI @ GAUTAMBHAI	
20448	FA/12/2008	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	SHANTILAL CHHOTALAL POA DEVCHAND PARSHOTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,RULE UNSERVED
20449	FA/13/2008	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	SHANTIBHAI CHHOTABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,RULE UNSERVED
20450	FA/14/2008	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	RASIKBHAI RAMANBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
20451	FA/15/2008	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	BABUBHAI KHODABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
20452	FA/16/2008	10/08/2015	GENERAL MANAGER,	MR AJAY R MEHTA	GORDHANBHAI M. PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
20453	FA/17/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL VISABHAI CHHAGANDAS,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT
20454	FA/18/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SAMUBEN BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT
20455	FA/19/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL JAYANTIBHAI CHHAGANDAS,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT,MS NIYATI B KATIRA

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20456	FA/20/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL DHANABHAI AMBALAL,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT,MS NIYATI B KATIRA
20457	FA/21/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL ATMARAM SENDHABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT,MS NIYATI B KATIRA
20458	FA/22/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTIBHAI PRAHLADBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT,MS NIYATI B KATIRA
20459	FA/23/2008	13/02/2008	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL NATWARLAL AMBALAL,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT,MS NIYATI B KATIRA
20460	FA/24/2008	11/04/2008	GENERAL MANAGER,	MR AJAY R MEHTA	ARVINDBHAI PRAHLADBHAI JOSHI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
20461	FA/25/2008	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI GOMTIBEN PRAHLADBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIMAL A PUROHIT
20462	FA/26/2008	11/04/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAOL NANDKUWARBA GHANSHYAMSINH,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
20463	FA/27/2008	04/10/2010	RAJESHKUMAR DAYALDAS CHANGWANI,	(MR LM CHHABLANI)	SHOBHA (POOJA) RAJESHKUMAR CHANGWANI,	MR BHARAT JANI
20464	FA/28/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KRUSHNALAL CHATURBHAI DESAI,KANAIYLAL CHATURBHAI DESAI	MR KM SHETH
20465	FA/29/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SNEHLATTABEN SHIVABHAI RAY,	MR KM SHETH
20466	FA/30/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIKISHNABHAI PURUSHOTTAMBHAIDESAI,	MR KM SHETH
20467	FA/31/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MANGALBHAI GORDHANBHAI PATEL,	MR NK MAJMUDAR
20468	FA/32/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHIVABHAI SINCE DECD. THRO' PRADIPBHAI SHIVABHAI DESAI,	MR NK MAJMUDAR
20469	FA/33/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAVJIBHAI CHHAGANBHAI SINCE DECD. THRO' HEIRS,KALAVATIBEN RAVAJIBHAI,HARISHBHAI RAVAJIBHAI	,RULE NOT RECD BACK
20470	FA/34/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHARDABEN AMBALAL SINCE DECD. THRO' HERIS,UPENDRABHAI GUNVANTBHAI PATEL,RAJENDRABHAI GUNAVANTBHAI PATEL	,RULE NOT RECD BACK
20471	FA/35/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DAHIBEN NATHABHAI LAXMIDAS,	RULE NOT RECD BACK
20472	FA/36/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANKARBHAI NATHABHAI,	RULE NOT RECD BACK
20473	FA/37/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HASUMATIBEN BABUBHAI,LAXMIBEN DAHYABHAI	RULE NOT RECD BACK
20474	FA/38/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	TRIVEDI NARENDRAKUMAR PARSOTTAM,	RULE NOT RECD BACK
20475	FA/39/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	JESANGBHAI TRIKAMBHAI PATEL,HIRABHAI BAKORBHAI PATEL	RULE NOT RECD BACK
20476	FA/40/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHANDRAKANT MANGALBHAI,	RULE NOT RECD BACK
20477	FA/41/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MANGALBHAI KALIDAS,	RULE NOT RECD BACK
20478	FA/42/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DEVIDAS MANGALBHAI PATEL,	RULE NOT RECD BACK

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20479	FA/43/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHHETABHAI MELABHAI SINCE DECD. THRO' HEIRS,SOMABHAI CHHETABHAI RATHODIA,SHANABHAI CHHETABHAI RATHODIA	,RULE NOT RECD BACK
20480	FA/44/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PARSOTTAMBHAI CHHOTABHAI PATEL SINCE DECD. THRO' HEIRS,PATEL SUMITRABEN DIPAKBHAI	,RULE NOT RECD BACK
20481	FA/45/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ASHOKBHAI GOVINDBHAI PATEL,	RULE NOT RECD BACK
20482	FA/46/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMRUTBHAI VITTHALBHAI,VIPINCHANDRA AMRUTBAHI,CHANDRAKANT AMRUTBAHI,RAMESHCHANDRA AMRUTBHAI,CHHETUBEN AMRUTBHAI	RULE NOT RECD BACK
20483	FA/47/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANKARBHAI NATHABHAI,	RULE NOT RECD BACK
20484	FA/48/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANKARBHAI MOTIBHAI ADMN. OF LAXMINARAYAN MANDIR,	RULE NOT RECD BACK
20485	FA/49/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HARISHBHAI DAHYABHAI,BHAVANABEN HARISHBHAI,ANKITABEN HARISHBHAI,MINALBEN HARISHBHAI,CHIRAGBHAI HARISHBHAI	,RULE NOT RECD BACK
20486	FA/50/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DAHYABHAI MOTIBHAI,BHIKHIBEN DAHYABHAI,BHAVANABEN HARISHBHAI,ANKITABEN HARISHBHAI,MINALBEN HARISHBHAI MINOR,CHIRAGBHAI HARISHBHAI MINOR	,RULE NOT RECD BACK
20487	FA/51/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANKARBHAI MOTIBHAI ADMN OF KEVDESHVAR MAHADEV,	RULE NOT RECD BACK
20488	FA/52/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SARJUBEN - SINCE DECD. THRO' NILAMKUMAR KANAIYALAL PATEL,	RULE NOT RECD BACK
20489	FA/53/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMRUTBHAI VITTHALBHAI PATEL,	RULE NOT RECD BACK
20490	FA/54/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MANGALBHAI AMTHABHAI PATEL SINCE DECD. THRO' HEIRS,DEVIDAS MANGALBHAI PATEL,CHANDRAKANT MANGALBHAI PATEL,INDUBHAI MANGALBHAI PATEL,GOVINDBHAI MANGALBHAI PATEL,KANTIBHAI MANGALBHAI PATEL	,RULE NOT RECD BACK
20491	FA/55/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	TRIVEDI INDRAVADAN PUSOTTAM,	MR NK MAJMUDAR
20492	FA/56/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BAI DHANIBEN - SINCE DECD.THROGOVINDBHAI LAVJIBHAI PARMAR,	MR NK MAJMUDAR
20493	FA/57/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DAHIBEN PARSOTTAM PARAG,KANKUBEN HARAKHA,REVA KARAKHA,GOVIND KARAKHA,MITHABHAI HARAKHA,GANGABEN HARAKHA	RULE NOT RECD BACK
20494	FA/58/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MANGALBHAI GORDHANBHAI,	RULE NOT RECD BACK
20495	FA/59/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAMANBHAI DUDHABHAI PARMAR,	RULE NOT RECD BACK
20496	FA/60/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RATANBHAI CHHETABHAI PARMAR SINCE DECD. THRO' HEIRS,GOVINDBHAI RATANBHAI PARMAR,PRABHATBHAI RATANBHAI PARMAR,NEERUBEN NATHABHAI PARMAR,ARVINDBHAI NATHABHAI PARMAR	,RULE NOT RECD BACK
20497	FA/61/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MAVALA PASALA RATHODIYA,RAMESHBHAI DEVJIBHAI RATHODIYA,PARSOTTAMBHAI RAVJIBHAI RATHODIYA	,RULE NOT RECD BACK
20498	FA/62/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANKARBHAI MOTBHAI,PARSOTTAMBHAI SHANKARBHAI,CHATURBHAI SHANKARBHAI,HARIHAR SHANKARBHAI,MANHAR SHANKARBHAI	,RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20499	FA/63/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BAI JATHI MOTI GOVINDBHAI SINCE DECD. THRO' HEIRS.,NAILESHBHAI INDUBHAI PATEL,YOGESHBHAI INDUBHAI PATEL,KISHANBHAI BAPUBHAI PATEL	,RULE NOT RECD BACK
20500	FA/64/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ADMN. OF LAXMINARAYAN MANDIR,SHANKARBHAI MOTIBHAI,CHHOTALAL TRIKAMBHAI	,RULE NOT RECD BACK
20501	FA/65/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHHETUBHAI - SINCE DECD. THRO'KUSUMBEN MAHENDRABHAI PATEL,	RULE NOT RECD BACK
20502	FA/66/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMRUTBHAI TRIBHOVANBHAI,	RULE NOT RECD BACK
20503	FA/67/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GOVINDBHAI CHATURBHAI,ASHOKBHAI GOVINDBHAI PATEL,GIRISHBHAI GOVINDBHAI PATEL	,RULE NOT RECD BACK
20504	FA/68/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VITTHALBHAI DALSUKHBHAI PATEL,	RULE NOT RECD BACK
20505	FA/69/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HASMUKHBHAI MULJIBHAI PARMAR,CHANCHALBEN MULJIBHAI PARMAR,BHANUBEN MULJIBHAI PARMAR	RULE NOT RECD BACK
20506	FA/70/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HASMUKHBHAI MULJIBHAI PARMAR,CHANCHALBEN MULJIBHAI PARMAR,BHANUBEN MULJIBHAI PARMAR	RULE NOT RECD BACK
20507	FA/71/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KARSHANBHAI SHANKARBHAI,KALIDAS SHANKARBHAI	RULE NOT RECD BACK
20508	FA/72/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BHAGVANBHAI NARAYANBHAI,	RULE NOT RECD BACK
20509	FA/73/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHHOTUBHAI TRIKAMBHAI SINCE DECD. THRO' HERIS,PARSOTTAMBHAI CHHOTUBHAI,KANTIBHAI CHHOTUBHAI,RAMANBHAI CHHOTUBHAI,RUKSHAMANIBEN CHHOTUBHAI	,RULE NOT RECD BACK
20510	FA/74/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ZAVERBHAI DAJEEBHAI PATEL,LAXMIBEN NATHABHAI,TULSIBHAI NATHABHAI PATEL,MUKESHBHAI NATHABHAI PATEL	,RULE NOT RECD BACK
20511	FA/75/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHHETABHAI MOHANBHAI WAGHELA SINCE DECD. THRO' HEIRS.,AMARSINH CHHETUSINH,RANJEETSINH CHHETUSINH,KANAKSINH CHETUSINH	,RULE NOT RECD BACK
20512	FA/76/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHHETUBEN CHATURBHAI ISHWARBAHI,	RULE NOT RECD BACK
20513	FA/77/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HASMUKHBHAI MULJIBHAI PARMAR,BHANUBEN MULJIBHAI THRO' BEST FRIEND AND GUARDIAN	RULE NOT RECD BACK
20514	FA/78/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	INDRAVADAN RAVJIBHAI PATEL,	RULE NOT RECD BACK
20515	FA/79/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHANDRASINH MOHANSINH VAGHELA,	RULE NOT RECD BACK
20516	FA/80/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMBALAL GIRDHARBHAI PATLE,KANTIBHAI AMBALAL PATEL,MAHENDRA AMBALAL PATEL	,RULE NOT RECD BACK
20517	FA/81/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRABHUDAS KALIDAS PATEL SINCE DECD. THRO' HEIRS,RAMANGIRIBEN PRABHUDAS PATEL,CHANDRAKANT PRABHUDAS PATEL,DASHRATHBHAI PRABHUDAS PATEL	,RULE NOT RECD BACK
20518	FA/82/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMBUBHAI CHANDUBHAI PATEL,	RULE NOT RECD BACK
20519	FA/83/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GOVINDBHAI MOHANBHAI VASAVA,PUNAMBHAI MOHANBHAI VASAVA,JAYANTIBHAI MOHANBHAI VASAVA,NATVARBHAI MOHANBHAI VASAVA,SAVITABEN MOHANBHAI VASAVA,KASHIBEN MOHANBHAI VASAVA	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20520	FA/84/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HARISHBHAI DAHYABHAI PATEL SINCE DECD. THRO' HEIRS,BHAVANABEN HARISHBHAI,ANKITABEN HARISHBHAI,MINALBEN HARISHBHAI,CHIRAGBHAI HARISHBHAI	,RULE NOT RECD BACK
20521	FA/85/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HARISHBHAI DAHYABHAI PATEL,BHAVANABEN HARISHBHAI,ANKITABEN HARISHBHAI,MINALBEN HARISHBHAI,CHIRAGBHAI HARISHBHAI	,RULE NOT RECD BACK
20522	FA/86/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMBUBHAI CHANDUBHAI PATEL,	RULE NOT RECD BACK
20523	FA/87/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NATWARBHAI DAJIBHAI PATEL,	RULE NOT RECD BACK
20524	FA/88/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HARISHBHAI DAHYABHAI PATEL SINCE DECD. THRO' HEIRS,BHAVANABEN HARISHBHAI,ANKITABEN HARISHBHAI,MINALBEN HARISHBHAI,CHIRAGBHAI HARISHBHAI THRO' BHAVANABEN	,RULE NOT RECD BACK
20525	FA/89/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHHETUBHAI - SINCE DECD.THRO'KUSUMBEN MAHENDRABHAI PATEL,	RULE NOT RECD BACK
20526	FA/90/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HHERABHAI NATHABHAI,	RULE NOT RECD BACK
20527	FA/91/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MANGALBHAI GORDHANBHAI,	RULE NOT RECD BACK
20528	FA/92/2008	27/08/2008	SPL. LAND ACQ. OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PARSOTTAMBHAI CHHOTABHAI,	RULE NOT RECD BACK
20529	FA/93/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL JADAVBHAI PATEL,KAMLABEN SHANABHAI JADAVBHAI	MR NK MAJMUDAR
20530	FA/94/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOCHI JAYANTIBHAI MAGANALAL SINCE DECD. THRO' HEIRS,RAMESHBHAI JAYANTILAL,SURENDRABHAI JAYANTILAL	MR NK MAJMUDAR
20531	FA/95/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOCHI SUNDARLAL MAGANLAL,	RULE NOT RECD BACK
20532	FA/96/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI VINDOBHAI MULJIBHAI,DESAI ASHWINBHAI MULJIBHAI,CHAMPABEN MULJIBHAI CHHOTABHAI	RULE NOT RECD BACK
20533	FA/97/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI JASHBHAI GORDHANBHAI,DESAI RAJENDRAKUMAR JASHBHAI,DESAI BHASKARBHAI JASHBHAI,DESAI ASHWINBHAI JASHBHAI,DESAI DAXABEN JASHBHAI,DESAI CHAMPABEN JASHBHAI	,RULE NOT RECD BACK
20534	FA/98/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI CHHAGANBHAI,	RULE NOT RECD BACK
20535	FA/99/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI HARKHA BABU JETHA,INDUBEN BABUBHAI JETHA,MANJULABEN BABUBHAI JETHA,NIMESHBHAI KUNDANLAL,DHRUVIBEN KUNDANLAL,ARTIBEN KUNDANLAL	,RULE NOT RECD BACK
20536	FA/100/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI JAGDISHBHAI MAGANBHAI,	RULE NOT RECD BACK
20537	FA/101/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAI RAVJIBHAI RANCHHODBHAI,	RULE NOT RECD BACK
20538	FA/102/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUDAS JESINGBHAI SINCE DECD. THRO',	RULE NOT RECD BACK
20539	FA/103/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI JESINGBHAI,BHUPENDRABHAI SHANKARBHAI,JASHODABEN SHANKARBHAI,ASHOKBHAI SHANKARBHAI	MR NK MAJMUDAR
20540	FA/104/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL JADAVBHAI PATEL,	RULE NOT RECD BACK

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20541	FA/105/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAPRABHA SHANTILAL PATEL,	RULE NOT RECD BACK
20542	FA/106/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL JADAVBHAI PATEL,	RULE NOT RECD BACK
20543	FA/107/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI JESINGBHAI,BHUPENDRABHAI SHANKARBHAI PATEL,JASODABEN SHANKARBHAI PATEL,ASHOKBHAI SHANKARBHAI PATEL	,RULE NOT RECD BACK
20544	FA/108/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JEEVANBHAI KUBERBHAI PATEL,PATEL KIRITBHAI JEEVANBHAI,PATEL MANOJBHAI JEEVANBHAI,PATEL MAHESHBHAI JEEVANBHAI,PATEL INDRAVADAN JEEVANBHAI,PATEL YOGESHBHAI JEEVANBHAI	,RULE NOT RECD BACK
20545	FA/109/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARIYA CHATURBHAI JETHABHAI,	RULE NOT RECD BACK
20546	FA/110/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVANBHAI MAGANBHAI PATEL,	RULE NOT RECD BACK
20547	FA/111/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINCHANDRA CHUNILAL PATEL,	RULE NOT RECD BACK
20548	FA/112/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI NARSINHBHAI,MAHENDRABHAI DAHYABHAI PATEL,SONABEN DAHYABHAI PATEL,CHATURBHAI NARSINHBHAI,KANCHANBHAI CHATURBHAI PATEL	,RULE NOT RECD BACK
20549	FA/113/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL VRUNDAVAN,	RULE NOT RECD BACK
20550	FA/114/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL VRUNDAVAN,	RULE NOT RECD BACK
20551	FA/115/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TADVI BEEJAL SHANA SINCE DECD. THRO' HEIRS,TADVI GANGABEN BEEJALBHAI,TADVI RAMESHBHAI BEEJALBHAI,TADVI DHANJEEBHAI BEEJALBHAI,TADVI SURESHBHAI BEEJALBHAI	,RULE NOT RECD BACK
20552	FA/116/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUDHABEN SATISHBHAI PATEL,	RULE NOT RECD BACK
20553	FA/117/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAGHUVEERBHAI SINCE DECD.THRO'RAJESHBHAI RAGHUVEERBHAI PATEL,	RULE NOT RECD BACK
20554	FA/118/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIVADAN HARGOVINDBHAI,	RULE NOT RECD BACK
20555	FA/119/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI RUXMANIBEN HARGOVINDBHAI,	RULE NOT RECD BACK
20556	FA/120/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUSUMBEN CHHOTABHAI,JAYANTIBHAI MOTIBHAI,TRIBHOVAN MOTIBHAI	RULE NOT RECD BACK
20557	FA/121/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TADVI CHIMANBHAI KALABHAI,TADVI REVABEN KALABHAI	RULE NOT RECD BACK
20558	FA/122/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TADVI FAKIRBHAI CHHETABHAI,	RULE NOT RECD BACK
20559	FA/123/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SATISHBHAI CHUNILAL,	RULE NOT RECD BACK
20560	FA/124/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KUSUMBEN CHHOTABHAI,SURAJBEN MOTIBHAI DESAIBHAI,TRIBHOVANBHAI MOTIBHAI	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20561	FA/125/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITTHALBHAI AMIDAS,SOMABHAI VITTHALBHAI,CHATURBHAI VITTHALBHAI,RAMESHBHAI VITTHALBHAI,DINESHBHAI VITTHALBHAI,MANIBEN VITTHALBHAI AMIDAS,PATEL BHAICHAND AMIDAS,MAFATBHAI BHAICHAND,ARVIDNBHAI BHAICHAND,SUMANBHAI BHAICHAND,INDRAVADAN BHAICHAND,MAHESHBHAI BHAICHAND,GIRJABEN BHAICHAND AMIDAS	,RULE NOT RECD BACK
20562	FA/126/2008	09/01/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HUSAIN @ HAJI OSMAN MANDHARIA,KULSUMBEN HUSAIN @ HAJI MANDHARIA,JADEJA BHARATSINH DIGUBHA,ARVIND LALJI PATEL,JIGNESH C SONI,NEW INDIA ASSURANCE CO.	
20563	FA/127/2008	30/12/2008	ADHARA JITENDRABHAI BHUDARBHAI,	MR BHARAT V SHAH	GHELABHAI BHAYABHAI,UNITED INHDIA INSURANCE CO. LTD.	NOTICE SERVED
20564	FA/129/2008	29/09/2008	AMC THRO' SENIOR LEGAL ASST. LEGAL,	MS JIRGA D JHAVERI	MAXWEALTH SHARE BROCKING P. LTD.,	MR DHARMESH V SHAH
20565	FA/132/2008	12/05/2008	RAJASTHAN TRANSPORT CORPORATION,	(MR BIPIN I MEHTA)	JARIFANBANU W/O. GULAMUDDIN ABDULKARIM SHEKH @ KURESHI,MOHAMAD AFAJI GULAMUDDIN ABDULKARIM SHEKH @ KURESHI,MOHAMADTOFIK GULAMUDDIN ABDULKARIM SHEKH @ KURESHI,TASLIMABANOO GULAMUDDIN ABDULKARIM SHEKH @ KURESHI,RIZVANABANOO GULAMUDDIN ABDULKARIM SHEKH @ KURESHI,MOHAMAD ASRAF GULAMUDDIN ABDULKARIM SHEKH @ KURESHI,GOD LALSINGH S/O. K. B. (DELETED),PRAVINKUMAR RAMJIBHAI MODI,ORIENTAL INSURANCE CO. LTD.	
20566	FA/133/2008	03/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	DHAMABHAI JADAVBHAI,	
20567	FA/134/2008	31/07/2018	UNITED INDIA INSURANCE COMPANYLIMITED,	MR RATHIN P RAVAL	HEIRS OF DECD. BHARATBHAI CHANDULAL MAJETHIYA,KIRANBEN BHARATBHAI MAJETHIYA,MINOR VIRAL BHARATBHAI (THROUGH RESP. NO. 1/1),MINOR ROHAN BHARATBHAI (THROUGH RESP. NO. 1/1),RAMABEN CHANDULAL MAJETHIYA,CHANDULAL MOHANLAL MAJETHIYA,PARESH CHANDUBHAI MAJETHIYA,DAFTARY TRANSPORT (H.U.F.),DHIREN CHANDUBHAI MAJETHIYA	,RULE SERVED,MR HARSHAD K PATEL
20568	FA/135/2008	19/04/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	LAXMANBHAI RAVJIBHAI KATHODI,BACHUBHAI RATANBHAI DODIYAR	RULE SERVED
20569	FA/136/2008	08/07/2008	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	SHIVABHAI TERABHAI,MAVSING TERABHAI,JOHARBHAI ASGARBHAI VORA,SOYABHAI ASGARBHAI DHUNDHIYAWALA	
20570	FA/137/2008	18/07/2008	AIYUB MAJID DENGAR,	MR ARPIT A KAPADIA	ARJUNBHAI MARATHE,PALVINDERSINGH DARASINGH DHILLON,ORIENTAL INSURANCE CO. LTD.	
20571	FA/139/2008	16/09/2014	ORIENTAL INSURANCE CO. LTD.,	MR R G DWIVEDI	JESHABHAI NATHUBHAI MADAM,MER DUDABHAI SUKHABHAI SUDAVADRA,NAVDHANBHAI KHIMABHAI SUDAVADRA	RULE SERVED
20572	FA/140/2008	15/12/2011	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	MANSUKHPURI BHACHUPURI GOWSWAMI,DOLATGAR BHURAGAR GUSAI	NOTICE SERVED BY DS,MR HARSHAD K PATEL
20573	FA/142/2008	21/10/2008	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	RADHUBEN ARJUNBHAI UTIYABHAI GAMIT,PALIBEN UTIYABHAI GAMIT,UTIYABHAI MICHARBHAI GAMIT (SINCE DEC'D THRO'HIERS & LRSZ,JAYANTIBHAI UTIYABHAI GAMIT,NAVNEETBHAI ARJUNBHAI GAMIT MINOR --------- THRO',GAJANAN TUDLINK RAV TALE	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20574	FA/143/2008	21/10/2008	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	VYADANBHAI JAGMALBHAI SINDHI,GAJANAN TUDLINK RAV TELE,GOVINDBHAI RANGJIBHAI CHAUDHARI,ORENTAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED, (MR SUDHANSHU S PATEL),MR GC MAZMUDAR,MR HG MAZMUDAR
20575	FA/144/2008	21/10/2008	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	KANTA BHAGWAN KAMBLE,JAMANABAI BHAGWAN KAMBLE,KAMINIBAI BHAGWAN KAMBLE,MINABAI BHAGWAN KAMBLE,KALILAS BHAGWAN KAMBLE,GAJANAN TUDLINK RAV TELE,GOVINDBHAI RANGJIBHAI CHAUDHARI,ORIENTAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED
20576	FA/145/2008	07/04/2011	LEGAL HEIRS OF DECD. AMANBHAI GULMOHAMMAD,JUBIBEN AAMANBHAI,MINOR NASIR AMANBHAI(NO.1 IS NATURAL GUARDIAN OF NO. 2),MINOR HUSEN AMANBHAI(NO.1 IS NATURAL GUARDIAN OF NO.3),MINOR ASAMA AMANBHAI(NO.1 IS NATURAL GUARDIAN OF NO. 4)	(MR SANDEEP N BHATT)	KHOJA HUSEN VIRJI JIVA SINCE DECD. THRO' HEIRS,SULTANJI HUSENALI VIRJIJIVA,ANWARALI HUSENALI VIRJIJIVA,ARAB MAHAMMADBIN DADBHAI SINCE DECD. THRO' HEIRS,ARAB HUSENBIN MAHAMADBIN,MORABH HUSENBHAI MAHAMMADBHAI	,NOTICE SERVED,MR BJ TRIVEDI,(MR JT TRIVEDI)
20577	FA/146/2008	01/09/2014	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SHANTABEN @ SHARDABEN WD/O. BACHUBHAI S. NAIK,VANITA BACHUBHAI NAIK,APESH BACHUBHAI NAIK,KALPESH BACHUBHAI NAIK,RAMSING BAVSINGBHAI RAJPUT,EXECUTIVE ENGINEER (O & M),MANGAJI UKAJI MARVADI (DELETED),ISHAK ABDULRAHIM BUTHA,ORIENTAL INSURANCE CO. LTD.	DELETED,RULE SERVED,MR MA KHARADI,MR PREMAL R JOSHI,HL PATEL ADVOCATES,MR HARDIK A DAVE
20578	FA/152/2008	05/10/2009	ICICI LOMBARD GEN. INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LAXMIBEN ISHWARBHAI SOLANKI,LALARAM SHANKARJI MISTRY	MR SANJAY PRAJAPATI,MR HEMANT B RAVAL
20579	FA/153/2008	11/01/2008	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	PATEL PUSHPABEN MANGALBHAI WD/O DECD. MANGALBHAI GOKALDAS,MINOR BINABEN MANGALBHAI PATELTHRO' PATEL PUSHPABEN MANGAL,MINOR MUKESHBHAI MANGALBHAI PATEL THRO' PATEL PUSHPABEN,VANKAR CHIMANBHAI AMBALAL,PATEL KANTIBHAI C,CHAUDHARI BHARATBHAI RAMABHAI,ABHUBHAI BEHCARHBHAI PATEL	,MR AV PRAJAPATI
20580	FA/154/2008	05/08/2008	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	GHANSHYAMBHAI AMBALAL PRAJAPATI,RAKSHABEN MAHENDRABHAI PATEL	
20581	FA/157/2008	23/09/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MADHUBEN JAYANTIBHAI HARIJAN,SUNIL JAYANTIBHAI HARIJAN,INDUBEN JAYANTIBHAI HARIJAN,VASANT JAYANTIBHAI HARIJAN,DAHYABHAI JETHABHAI HARIJAN,MANIBEN DAHYABHAI HARIJAN,KUMUDBEN CHANDUBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD,MADHUBEN JAYANTIBHAI DAHYABHAI	,MR ARPIT A KAPADIA
20582	FA/158/2008	01/09/2009	NARENDRASINH MULRAJSINH RANA,	MR ASHUTOSH R BHATT	KAMAL UPENDRABHAI VYAS,RUCHITA SUNIL PARIKH,NEW INDIA ASSURANCE CO LTD.,NIRANJANBHAI VADILAL MODI	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VAIBHAV A VYAS
20583	FA/159/2008	23/09/2008	GUJARAT THEMIS BIOSYN LTD.,	(MR HASMUKH THAKKER),MR PALAK H THAKKAR	P.D.KHEDKAR,	MR DIPAK R DAVE,MR HAMESH C NAIDU
20584	FA/161/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHMAD IBRAHIM MUSA,	(MR A J PATEL)
20585	FA/162/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YAKUB HAJI ISMAIL,	(MR A J PATEL)

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20586	FA/163/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISA MOHAMMAD,	(MR A J PATEL)
20587	FA/164/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHMAD MUSA ASMAL,	(MR A J PATEL)
20588	FA/165/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YOHAN HIRA PARMAR,	(MR A J PATEL)
20589	FA/166/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SALIM VALI PATEL ADMN. OF ISE VALI MOHAMMAD ALI,	(MR A J PATEL)
20590	FA/167/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIM HAJI MOHAMMAD BAX,	(MR A J PATEL)
20591	FA/168/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IQBAL ALI MOHAMMAD,	(MR A J PATEL)
20592	FA/169/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHMAD MUSA DADABHAI SINCE DECDTHRO' YAQUB AHMAD MUSA,	(MR A J PATEL)
20593	FA/170/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YUSUF UMARJI PATEL,	(MR A J PATEL)
20594	FA/171/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MATHUR GOVIND,	(MR A J PATEL)
20595	FA/172/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YAQUB MOHAMMAD HAJI UMARJI SINCE DECD. THRO' HANIF,	(MR A J PATEL)
20596	FA/173/2008	17/01/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHMAD IBRAHIM - ADMINISTRATOROF MADRESA-E-TALUMUL-ISLAM,	(MR A J PATEL)
20597	FA/174/2008	30/07/2015	MANGALDAS MANCHHARAM,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR	GOVERNMENT PLEADER
20598	FA/175/2008	30/07/2015	SENDHABHAI GOPALBHAI PATEL,ISHWERBHAI GOPALBHAI PATEL,MADHUBEN GOPALBHAI PATEL	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR	GOVERNMENT PLEADER
20599	FA/176/2008	07/05/2013	DEVSHIBHAI DEVRAJBHAI SURANI,	MR TULSHI R SAVANI	JINABHAI RAMBHAI PARMAR,JAGDISHBHAI NATHABHAI PARMAR,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
20600	FA/178/2008	12/08/2008	RAJASTHAN STATE TRANSPORT CORPORATION,	(MR BIPIN I MEHTA)	MANGUBEN BABAJI RUMALJI PARMAR,GALABHAI BABAJI PARMAR,FATEHSINH BABAJI PARMAR	
20601	FA/186/2008	01/05/2008	DHANJIBHAI GANESHBHAI KANZARIA,	MR HARSHAD K PATEL	PRABHUBHAI HIRJIBHAI VIDJI,UNITED INSURANCE CO.	
20602	FA/189/2008	15/01/2008	DRUPADBHAI RATILAL VYAS,	MR MAHESH BHAVSAR	PANNABEN DRUPADBHAI VYAS D/O VISHWANATH MANILAL RAVAL,	
20603	FA/190/2008	01/09/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR HASMUKH THAKKER),MR PALAK H THAKKAR	LABHUBHAI KARSHANBHAI KOLI,TULSIGAR BHUPATGAR GOSWAMI,BHUPATGAR AMARGAR GOSWAMI	NOTICE SERVED,MR NISHANT LALAKIYA
20604	FA/191/2008	15/01/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MULJIBHAI DHANJIBHAI PARMAR,JETHALAL KHIMJI PARMAR	
20605	FA/192/2008	15/01/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	GANPATBHAI DEVABHAI VANIYA,BALUBEN GANPATBHAI VANIYA,RUMINJAY AMRUTLAL KANODIYA	
20606	FA/195/2008	14/05/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	CHANDUBHAI VAJUBHAI BHATTI,JAGDISH VRAJLAL BHATTI	RULE SERVED,MR SUNIL B PARIKH
20607	FA/196/2008	15/01/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	PARESHBHAI DHANJIBHAI THROUGH DHANJIBHAI R PATADIYA,PRAVINCHANDRA MAGANLAL THAKKAR	

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20608	FA/197/2008	26/08/2014	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	GULABBAI MADANSING NANDASINGH,CHETAN MADANSING MINOR,RATNADEVI NANDASING,KALIDAS ANOP VASAVA,SUNILKUMAR PARSOTTAMBHAI KITI,INSURANCE COMPANY OF TRUCK,JANAB AHMEDHUSHEN MAHMADHUSHEN	,DELETED,RULE SERVED,MR BHARAT JANI,MR PARTHIV A BHATT
20609	FA/198/2008	25/03/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RAMESHCHANDRA BABULAL PATEL,KOKILABEN RAMESHCHANDRA BABULAL PATEL,AMARSINH FULSINH CHAUHAN,SHRINATH TRANSPORT,RAJENDRABHAI S SHAH,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED,NOTICE UNSERVED,MS MEGHA JANI,MS SHALINI S MAIR
20610	FA/199/2008	16/06/2014	PUNJAJI VELAJI THAKOR,POPATJI GOKAJI THAKOR	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,O.N.G.C. GENERAL MANAGER.	RULE SERVED,MR AJAY R MEHTA
20611	FA/200/2008	16/04/2019	RAMILABEN WD/O. FULCHANDBHAI KASTURJI PARMAR,MINOR HASMUKHBHAI FULCHANDBHAI,MINOR KULDIPBHAI FULCHANDBHAI,MINOR JAYSHRIBEN FULCHANDBHAI	MR DG CHAUHAN	DARGAJI SAVDANJI PRAJAPATI,CHHAGANBHAI MANCHANDBHAI PATEL,THE D.S.P.,THE STATE OF GUJARAT,ORIENTAL INSURACE CO. LTD.	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI,MR PALAK H THAKKAR
20612	FA/201/2008	30/06/2008	GAEKWAD INVESTMENT CORPORATIONPVT LTD,	MR SUDHIR M MEHTA	JAYESH JAGDISHCHANDRA DAVE,KANTILAL AMBALAL PATEL	NOTICE SERVED,MR BHARAT JANI
20613	FA/202/2008	30/01/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	VAJIBEN BAKUBHAI L DAMOR,VALKIBEN LUNJABHAI DAMOR,BABUBHAI BAKUBHAI DAMOR,IRFAN GULMAHAMMAD BHAGAL,MAHAMMASD ABDULGANI SHEKH	
20614	FA/203/2008	08/08/2019	NATIONAL INSURANCE CO LTD,	MR VC THOMAS	LIMBABHAI KALUBHAI VANKAR,BALVANTBHAI KODERBHAI PARMAR,GUJARAT STATE ROAD TRANSPORT CORPN.,GAFFAR HABIB SHAIKH SINCE DECDTHROUGH HEIR	RULE SERVED,RULE UNSERVED,MR UM SHASTRI,MR JAYRAJ CHAUHAN
20615	FA/204/2008	08/08/2019	NATIONAL INSURANCE CO LTD,	MR VC THOMAS	KANKUBEN LIMBABHAI VANKAR SINCE DECD. THROUGH HEIRS,LIMBABHAI KALUBHAI VANKAR,CHETANKUMAR LIMBABHAI VANKAR MINOR,KANUBHAI LIMBABHAI VANKAR MINOR,LILABEN LIMBABHAI VANKAR,LAKHIBEN KALUBHAI VANKAR,BALVANTBHAI KODERBHAI PARMAR,G S R T C,GAFFAR HABIB SHAIKH SINCE DECDTHRO' SAKINABIBI HABIB	,RULE NOT RECD BACK,RULE SERVED,MRS VASAVDATTA BHATT,MR UM SHASTRI,MR JAYRAJ CHAUHAN
20616	FA/206/2008	24/01/2008	UNITED INDIA INSURANCE CO LTD.,	(MR HASMUKH THAKKER)	KAMLABEN DAHYABHAI MANABHAI PARMAR,REKHABEN DAHYABHAI PARMAR,MANABHAI MAVJIBHAI PARMAR,MATANGI TRANSPORT COMPANY	
20617	FA/207/2008	24/01/2008	UNITED INDIA INSURANCE CO LTD.,	(MR HASMUKH THAKKER)	LATABEN NATWARBHAI FANASIA,HETALBEN NATWARBHAI FANASIA,HIMANSHUBHAI NATWARBHAI FANASIA,KEYURBHAI NATWARBHAI FANASIA,DHANJIBHAI LAKHABHAI FANASIA,NATHIBEN DHANJIBHAI FANASIA,MATANGI TRANSPORT COMPANY	
20618	FA/208/2008	07/02/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	KAMLESHWAR RAMESHWAR SHARMA,SUNAINADEVI KAMLESHWAR SHARMA	MR MTM HAKIM
20619	FA/209/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHJI NARSINH - DECD. THRO' SONJI BHIKHJI,	
20620	FA/210/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSING RAMJI,	
20621	FA/211/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATUR RAMJI,	
20622	FA/212/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITALIBEN DHANA BABAR,KESUR PUNJIYA	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20623	FA/213/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJIYA BABAR,	
20624	FA/214/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MARUJI,	
20625	FA/215/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANAVJIBHAI BHAGABHAI,CHHOTABHAI BHAGABHAI,HARIYABHAI BHAGABHAI	
20626	FA/216/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMABHAI KESARIA,KANCHANBHAI CHIMABHAI,NAGINBHAI CHIMABHAI	
20627	FA/217/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANIBEN PRABHATSANT,	RULE SERVED
20628	FA/218/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABJI ABHUJI,	RULE SERVED
20629	FA/219/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYABEN BALDEVJI,GOBARJI KANUJI,AMBALAL KANUJI	RULE SERVED
20630	FA/220/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIMBHAI MOHAMMADBHAI MANSURI,RASULBHAI HASAMBHAI SINCE DECD. THRO' HEIRS,AMINABEN RASULBHIA W/O DECD.,FATMABEN FAKIRMAHAMAD DAUGHTER,MAHERUNNISHA GULAMNABI DAUGHTER,HAMIDABEN AIYUMBKHAN DAUGHTER,MUNNIBEN IQBALBHAI DAUGHTER,INSUSBHAI RASULBHAI MANSURI SON	,RULE SERVED,UNSERVED EXPIRED (R)
20631	FA/221/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH RAMSINH,	RULE SERVED
20632	FA/222/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJAJAI MADHAJI,	RULE SERVED
20633	FA/223/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANIBHAI MOHAMMADBHAI MANSURI,	RULE SERVED
20634	FA/224/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI SINCE DECD. THRO' DASHRATH MADHABHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL
20635	FA/225/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JESANGBHAI SHANKARBHAI,	MR BS PATEL,MRS RANJAN B PATEL
20636	FA/226/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL MAGANDAS MOTIDAS,	MR BS PATEL,MRS RANJAN B PATEL
20637	FA/227/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JETHABHAI MAGANBHAI,	MR BS PATEL,MRS RANJAN B PATEL
20638	FA/228/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANGARAM BABALDAS,	MR BS PATEL,MRS RANJAN B PATEL
20639	FA/229/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI CHATURBHAI,	
20640	FA/230/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DHWARKABHAI GANESHDAS PATEL,	MR BS PATEL,MRS RANJAN B PATEL
20641	FA/231/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NARANBHAI SHIVRAMBHAI,	MR BS PATEL,MRS RANJAN B PATEL
20642	FA/232/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABABHAI SHANKARDAS,	MR BS PATEL,MRS RANJAN B PATEL
20643	FA/233/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITARAM SHANKARBHAI,	MR BS PATEL,MRS RANJAN B PATEL
20644	FA/234/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI AMBARAMDAS,	MR BS PATEL,MRS RANJAN B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20645	FA/235/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI SHANKARDAS(DEC'D THRO' HEIRS & LRS),PATEL MANIBEN TRIBHOVANBHAI,PATEL AMRATBHAI TRIBHOVANBHAI (DECEASED),PATEL PRAHLADBHAI TRIBHOVANBHAI-SON,PATEL SURESHBHAI TRIBHOVANDAS-SON,PATEL BABIBEN AMRATBHAI-WIFE,PATEL NARENDRABHAI AMRATBHAI- SON	
20646	FA/236/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DHWARKABHAI GANGARMDAS,	
20647	FA/237/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SENDHABHAI MADHABHAI,	MR BS PATEL,MRS RANJAN B PATEL
20648	FA/238/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NARAYANBHAI JETHABHAI PATEL SINCE DECD. THRO' HEIRS,PATEL JIVIBEN NARAYANBHAI,PATEL RAIBEN BHAGWANBHAI,PATEL GANDABHAI BHAGWANBHAI,PATEL RAMESHBHAI BHAGAWANBHAI	
20649	FA/239/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL REVABHAI KASHIRAM,PATEL BABUBHAI KASHIRAM,PATEL GANESHBHAI KASHIRAM	,MR BS PATEL,MRS RANJAN B PATEL
20650	FA/240/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHAICHANDBHAI REVABHAI,PATEL PRAVIN BHAICHAND,PATEL DINESH BHAICHAND,PATEL BHARATKUMAR BHAICHAND	,MR BS PATEL,MRS RANJAN B PATEL
20651	FA/241/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SOMABHAI MAGANBHAI,	
20652	FA/242/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHKUMAR MANILAL,	MR BS PATEL,MRS RANJAN B PATEL
20653	FA/243/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAJPUT PANAJI MULUJI,	MR BS PATEL,MRS RANJAN B PATEL
20654	FA/244/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHVARBHAI SINCE DECD. THRO' PATEL MANILAL ISHVARBHAI,	MR BS PATEL,MRS RANJAN B PATEL
20655	FA/245/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI KACHARABHAI (SINCE DEC'D THRO' HEIRS &LRS),PATEL JIVIBEN JOITABHAI-WIFE,PATEL MAHENDRABHAI JOITABHAI SON,PATEL RAMESHBHAI JOITABHAI SON,PATEL SURESHBHAI JOITABHAI SON,PATEL PARSOTTAM KACHARABHAI,PATEL JAGABHAI KACHARABHAI (DEC'D THRO' HIERS & LRS),PATEL KASHIBEN JAGABHAI,PATEL BHARATBHAI JAGABHAI,PATEL ASHOKBHAI JAGABHAI,PATEL CHATURBHAI KACHARABHAI	,MR BS PATEL,MRS RANJAN B PATEL
20656	FA/246/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR NENAJI MOHANJI SINCE DECD. THRO' JAGUJI N. THAKOR,	MR BS PATEL,MRS RANJAN B PATEL
20657	FA/247/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI SINCE DECD. THRO' KANTIBHAI J. PATEL,	MR BS PATEL,MRS RANJAN B PATEL
20658	FA/248/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTBHAI NARAYANBHAI,	MR BS PATEL,MRS RANJAN B PATEL,MR TEJAS P SATTA
20659	FA/249/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHVARBHAI SINCE DECD. THRO' HEIRS,PATEL MANILAL ISHVARLAL,PATEL BABULAL ISHVARLAL	,MR BS PATEL,MRS RANJAN B PATEL
20660	FA/250/2008	25/08/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JORABHAI GANGARAMDAS (DEC'E THOR' HEIRS & LRS),PATEL PUNJIBEN JORABHAI-WIFE,PATEL BABUBHAI JORABHAI-SON,PATEL VITHTHALBHAI JORABHAI- SON,PATEL AMRUTBHAI JORABHAI-SON,PATEL BABIBEN JORABHAI-DAUGHTER,PATEL KANUBHAI JORABHAI-SON,PATEL MANILAL JORABHAI-SON	
20661	FA/251/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITENDRABHAI AMBALAL PATEL,KISHORBHAI AMBALAL PATEL	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20662	FA/252/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI GOVINDBHAI PATEL,	MR KM SHETH
20663	FA/253/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILAVATIBEN JAYANTIBHAI PATEL,	MR KM SHETH
20664	FA/254/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PARSHOTTAMBHAI RANCHHODBHAI PATEL,HASMUKHBHAI PARSHOTTAMBHAI PATEL,SHAKUNTALBEN PARSHOTTAMBHAI	,MR KM SHETH
20665	FA/255/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. CHANDUBHAI BABUBHAI VASAVA,RADHABEN W/O. CHANDUBHAI BAPUBHAI VASAVA,ARJUNBHAI CHANDUBHAI VASAVA,KIRITBHAI CHANDUBHAI VASAVA	,MR KM SHETH
20666	FA/256/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. VITTHALBHAI AMIDAS PATEL,SOMABHAI VITTHALBHAI PATEL (DEC'D THRO' HEIRS & LRS),CHATURBHAI VITTHALBHAI PATEL,RAMESHBHAI VITTHALBHAI PATEL,DINESHBHAI VITTHALBHAI PATEL,MANIBEN W/O. VITTHALBHAI PATEL,PATEL URMILABEN SOMABHAI-WIFE,ARUNABEN SOMABHAI PATEL-DAUGHTER,JAGDISHBHAI SOMABHAI PATEL-SON,RAJUBHAI SOMABHAI PATEL-SON,HEIRS OF DECD. AMIDAS PATEL,MAFATBHAI BHAICHANDBHAI PATEL,ARVINDBHAI BHAICHANDBHAI PATEL,SUMANBHAI BHAICHANDBHAI PATEL,INDRAVADANBHAI BHAICHANDBHAI PATEL,MAHESHBHAI BHAICHANDBHAI PATEL,GIRJABEN W/O. BHAICHANDBHAI PATEL	,MR KM SHETH
20667	FA/257/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI TRIBHOVANBHAI DESAI,	MR KM SHETH
20668	FA/258/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN W/O. CHIMANBHAI RANCHHODBHAI DESAI,	
20669	FA/259/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. NAROTTAMBHAI PARATHMBHAI VASAVA,CHANDUBHAI NAROTTAMBHAI VASAVA,DAHYABHAI NAROTTAMBHAI VASAVA	,MR KM SHETH
20670	FA/260/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. AMBALAL MADHAVBHAI PATEL,DINESHBHAI AMBALAL PATEL,KANUBHAI AMBALAL PATEL,AJITBHAI AMBALAL PATEL,RAJENDRA MANUBHAI PATEL,ARVINDBHAI MADHAVBHAI PATEL,RAMESHBHAI MADHAVBHAI PATEL	,MR KM SHETH
20671	FA/261/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. RAVJIBHAI CHHAGANBHAI PATEL,ARVINDBHAI RAVJIBHAI PATEL,REKHABEN RAVJIBHAI PATEL,DAXABEN RAVJIBHAI PATEL	,MR KM SHETH
20672	FA/262/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. SHANABHAI VIRAMBHAI RAJPUT,GANPATBHAI SHANABHAI THAKOR,CHANDRASINH SHANABHAI THAKOR,HIRABEN W/O. FATEHSINH SHANABHAI,GAJARABEN W/O. RANJITSINH SHANABHAI	,MR KM SHETH
20673	FA/263/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DAHYABHAI NARSINHBHAI PATEL,MAHENDRABHAI DAHYABHAI PATEL,SONABEN W/O. DAHYABHAI NARSINHBHAI PATEL	,MR KM SHETH
20674	FA/264/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRABHAI BHAILALBHAI,PANKAJBHAI BHAILALBHAI	MR KM SHETH
20675	FA/265/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UPENDRABHAI GUNVANTBHAI PATEL,	MR KM SHETH
20676	FA/266/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. FATESINH SHANABHAI RAJPUT: HIRABEN W/O.,	MR KM SHETH

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20677	FA/267/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL CHHAGANBHAI (DEC'D THRO' HEIRS & LRS),PUSHPABEN SHANTILAL PATEL,RAMANLAL CHHAGANBHAI (DEC'D THRO' HEIRS & LRS),SHUSHILABEN RAMANBHAI PATEL,HITESH RAMANLAL PATEL,BHAVNABEN RAMANBHAI PATEL	
20678	FA/268/2008	17/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI CHIMANLAL SHAH (SINCE DECD' THRO'HEIRS & LRS),SHAKUNTALA CHIMANBHAI SHAH- WIFE,PRITIBEN KAMLESHKUMAR SHAH- DAUGHTER,BEENABEN RAJESHKUMAR SHAH- DAUGHTER,KIRTIBEN KANUBHAI SHAH-DAUGHTER,HEIRS OF DECD. VITTHALBHAI CHIMANLAL SHAH,TARABEN VITTHALBHAI SHAH,GIRISKUMAR VITTHALBHAI SHAH,LATABEN VITTHALBHAI SHAH,PALLIKABEN VITTHALBHAI SHAH,JAYANTILAL CHIMANLAL SHAH,GOVINDBHAI CHIMANLAL SHAH,KIRITBHAI CHIMANLAL SHAH,HEIRS OF DECD. RASIKBHAI CHIMANLAL SHAH,RAJNIKANT RASIKLAL SHAH,SUNILKUMAR RASIKLAL SHAH,SULOCHANABEN RASIKLAL SHAH,JYOTSANABEN RASIKLAL SHAH	,MR KM SHETH
20679	FA/273/2008	19/07/2013	REGIONAL DIRECTOR,	MR MAYUR S BAROT	HARSHADBHAI GABHABHAI,	NOTICE SERVED
20680	FA/278/2008	24/06/2013	JAYANTIBHAI VITHALBHAI PATEL,MAHENDRABHAI VITHALBHAI PATEL,PARAKRAMSINH AJITSINH JADEJA,VIRALKUMAR SUNILKUMAR OZA,DIVYAKANT NANJIBHAI PATEL,MEETABEN NAGINBHAI PRAJAPATI,HETALBEN NAGINBHAI PRAJAPATI,MIKITA NAGINBHAI PRAJAPATI,SUDHABEN NAGINBHAI PRAJAPATI	MR PARTHIV B SHAH	BHAVINBHAI AMBALAL PATEL,UMABEN,WD/O.BHAVINBHAI PATEL,JASHBHAI JESANGBHAI PATEL,NARENDRABHAI BECHARBHAI PATEL	DS AFF.NOT FILED (R),MR AR MAJMUDAR,MR BS PATEL
20681	FA/282/2008	23/11/2015	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	KASHIBEN GAMANSINH CHAUHAN,KIRITSING GAMATSINH CHAUHAN,ARJANSINH M. MAVAD (CHAVDA)	RULE SERVED,MR MM TIRMIZI
20682	FA/283/2008	11/02/2008	BHARTIBEN HEMRAJ ADHIYA THRO' POA HOLDER,	MR TUSHAR L SHETH	SUMATICHANDRA POPATLAL SHAH,SUDHABEN SUMATICHANDRA SHAH,DEEPAK SUMATICHANDRA SHAH,SMITA AJITKUMAR MAHETA	,DS AFF.NOT FILED (N),MR VIMAL M PATEL
20683	FA/284/2008	18/09/2013	NATIONAL INSURANCE CO.LTD,	MS LILU K BHAYA	PARVATBHAI TOFANBHAI GAVAVA,NANDLAL NATHULAL JAIN,ABDUL MAJID ABDULGANI,ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR ARPIT A KAPADIA
20684	FA/285/2008	18/09/2013	NATIONAL INSURANCE CO.LTD,	MS LILU K BHAYA	SAVITABEN W/O HIRKABHIA RATNABHA HATHILA,MINOR MALUBHAI HIRKABHAI HATHILA,MINOR SUSHILABEN HIRKABHAI HATHILA,NARSINGHBHAI VALGIBHAI NINAMA,GUMLIBEN NARSINGBHAI NINAMA,NANDLAL NATHULAL JAIN,ABDUL MAJID ABDULGANI,ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR ARPIT A KAPADIA
20685	FA/286/2008	18/09/2013	NATIONAL INSURANCE CO.LTD,	MS LILU K BHAYA	BACHUBHAI SADIYABHAI NINAMA,NANDLAL NATHULAL JAIN,ABDUL MAJID ABDULGANI,ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR ARPIT A KAPADIA
20686	FA/287/2008	17/02/2012	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SUSHILABEN WIDOW OF MAHENDRABHAI GOMANBHAI,ANJUBEN MAHENDRABHAI PRAJAPATI(MINOR),RITESHKUMAR MAHENDRABHAI PRAJAPATI (MINOR),JAGDISHBHAI NURJIBHAI VASAVA,VIJAYBHAI ISHWARBHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
20687	FA/288/2008	13/03/2019	MOHAMMED IBRAHIM CHANDA (PINJARA),	MR MEHUL S SHAH,MR VISHAL C MEHTA	DILIPBHAI K. SHAH,NEW INDIA ASSURANCE CO. LTD.,MOHMED AIYUB BODRA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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20688	FA/290/2008	06/02/2008	ARFEES INDUSTRIES LIMITED,	MR TUSHAR MEHTA	GUJARAT GAS COMPANY LTD,	MR DEVANG NANAVATI
20689	FA/295/2008	21/04/2008	MAGANBHAI GOVINDJI KATARIYA,NANDUBEN W/O. MAGANBHAI GOVINDJI,YASHKUMAR ASHOKBHAI KATARIYA THRO. GUARDIAN MGANBHAI GOVIND	MR ARPIT A KAPADIA	MUKESHBHAI BHIKHABHAI RATHOD,VRIJESHBHAI P JAMADAR,NEW INDIA INSURANCE CO. LTD.	RULE SERVED BY DS,MR HEMANT S SHAH
20690	FA/296/2008	05/09/2008	THE NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHARATIBEN RAMESHBHAI PATEL,PIYUSHBHAI RAMESH PATEL,MINOR HITESHKUMAR RAMESHBHAI,MINOR MITALBEN RAMESHBHAI,LAKSHMIBEN GOPALBHAI PATEL,RAVAL SAVABHAI RUGNATHBHAI,DAHYABHAI S VANKAR	RULE SERVED,MR HITESH N ACHARYA,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
20691	FA/297/2008	02/05/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED, HIMMATNAGAR,	MR VIBHUTI NANAVATI	PRAKASHBHAI @ NANDUBHAI SHRIRAMSINH CHAUHAN,RAVINDRASINH RANVIRSINH SEGAR,MANSINGH BABUSINH THOMAR	RULE SERVED,SERVED BY AFFIX. (R)
20692	FA/298/2008	02/05/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED, HIMMATNAGAR,	MR VIBHUTI NANAVATI	MIRABEN ASHOKBHAI RAJPUT,RAVINDRASINH RANVIRSINH SEGAR,MANSINGH BABUSINH THOMAR	SERVED BY AFFIX. (R),MR EKANT G AHUJA
20693	FA/299/2008	01/05/2008	DAMYANTIBEN WD/O. BABUBHAI CHOTTABHAI VASAVA,SUJITKUMAR BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B.,SHITALBEN BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B.,KAJALBEN BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B.,VISHALBHAI BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B.,SURAJBEN CHOTTUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B.	MR ARPIT A KAPADIA	FIROZKHAN ABDUL RASIDKHAN PATHAN,ORIENTAL INSURANCE CO. LTD.	RULE SERVED BY DS,MR KK NAIR
20694	FA/300/2008	31/01/2008	NEW INDIA ASSURANCE CO. LTD THROUGH,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MINABEN RAMESHKUMAR PUROHIT,NARAYANBHAI KHUSHALBHAI PUROHIT,JAYANTILAL NANJIBHAI,NARANBHAI K PUROHIT	,DELETED
20695	FA/301/2008	24/03/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MAYUR PRANLAL GOR,RAMPAL R MORE	RULE SERVED,(MR PV NANAVATI),MR VIBHUTI NANAVATI
20696	FA/304/2008	14/02/2008	ASHISH MANOHARBHAI CHOKSI,	MR MS TRIVEDI	PREMILABEN MANOHARBHAI CHOKSI,	
20697	FA/305/2008	09/07/2008	BALWANTBHAI KANJIBHAI SURTI,VASANTBHAI K. SURTI SINCE DECD. THRO' HEIRS,NARMADA WD/O. VASANTBHAI K. SURTI,ARVINDBHAI VASANTBHAI SURTI,PRAFULBHAI VASANTBHAI SURTI,RAMESHBHAI VASANTBHAI SURTI,LALIBEN DAUGHTER OF KANJIBHAI SURTI,PARVATIBEN DAUGHTER OF KANJIBHAI SURTI	MR UTPAL M PANCHAL	ABDULKADAR MOHMAD NAWAB,	MRS NASRIN N SHAIKH
20698	FA/306/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI CHHAGANBHAI AMIBHAI,	MR AV PRAJAPATI
20699	FA/307/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI SHAKRABHAI AMIBHAI,	MR AV PRAJAPATI
20700	FA/308/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	THAKOR AMRUTJI KANAJI,THAKOR DANAJI SHANKARJI	MR AV PRAJAPATI
20701	FA/309/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI BABUBHAI HALABHAI,	MR AV PRAJAPATI
20702	FA/310/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI SOMABHAI ABHUBHAI,	MR AV PRAJAPATI
20703	FA/311/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL HIRABHAI JIVRAMBHAI,PATEL NATHTHUBHAI BHAICHAND SINCE DECD. THRO' HEIRS,PATEL HARGOVNBHAI NATHTHUBHAI,PATEL SHANKARBHAI NATHTHUBHAI,PATEL KAMUBEN NATHTHUBHAI,PATEL SITABEN NATHTHUBHAI,PATEL BABUBHAI NATHTHUBHAI	,MR AV PRAJAPATI
20704	FA/312/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI VISABHAI HALABHAI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20705	FA/313/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL GANDABHAI MADHABHAI,	MR AV PRAJAPATI
20706	FA/314/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL KASHIBEN SOMABHAI,PATEL HANSABEN SOMABHAI,PATEL ANILKUMAR SOMABHAI,PATEL MAHESHKUMAR SOMABHAI,PATEL ALKABEN SOMABHAI	MR AV PRAJAPATI
20707	FA/315/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL DAHYABHAI AMBARAM,	MR AV PRAJAPATI
20708	FA/316/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI JETHABHAI HALABHAI,	MR AV PRAJAPATI
20709	FA/317/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL BABUBHAI NATHTHUBHAI,	MR AV PRAJAPATI
20710	FA/318/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL HIRABHAI JIVRAMBHAI,PATEL AMTHABHAI JIVRAMBHAI SINCE DECD. THRO' HEIRS,PATEL JAGJIVANBHAI AMTHABHAI	,MR AV PRAJAPATI
20711	FA/319/2008	07/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL VISHNUBHAI GODADBHAI OF DHARMADA KABUTARKHANA,	RULE SERVED
20712	FA/320/2008	08/09/2009	M.G.V.C.L. THRO' DEPUTY ENGINEER,M.G.V.C.L.	MR DIPAK R DAVE	UMARBHAI FAROOQBHAI SATTAR DESRAIYA,	MR MTM HAKIM
20713	FA/322/2008	02/09/2008	THE NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	MUKESH RAMANBHAI GAJJAR,ARVIND S GAJJAR,NAGARBHAI MAFATLAL PANCHAL	RULE SERVED,MR AR UPADHYAY,MR MB SOLANKI
20714	FA/323/2008	16/09/2008	NEW INDIA INSURANCE CO. LTD.,	MR KV GADHIA	MEERABEN SHANKERBHAI BARIYA,MAHENDRA SHANKER BARIYA,KESHIABHAI LALABHAI BARIYA,MANJUBEN KESHIABHAI BARIYA,DIRECTOR	NOTICE SERVED,MR BHUSHAN B OZA,MR BHARAT SHAH
20715	FA/324/2008	08/05/2013	MAHENDRABHAI CHIMANBHAI PATEL,MEENABEN MAHENDRABHAI PATEL,CHIDANAND MAHENDRABHAI PATEL	MR MTM HAKIM	BHIKHABHAI PATANWADIYA,BHANUSHANKAR F TRIVEDI AND COMPANY LTD,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R)
20716	FA/325/2008	08/05/2008	ROSHANBHAI RASULBHAI MANSURI,AKBARBHAI RASULBHAI MANSURI	MR SAURABH M PATEL,RAVI B SHAH	MANGUBEN TERSINGHBHAI GARASIYA,NEW INDIA INSURANCE CO. LTD.	
20717	FA/327/2008	08/05/2008	ROSHANBHAI RASULBHAI MANSURI,AKBARBHAI RASULBHAI MANSURI	MR SAURABH M PATEL,RAVI B SHAH	ISHWARBHAI BHIKHABHAI GARASIYA,NEW INDIA INSURANCE CO. LTD.	
20718	FA/328/2008	25/01/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KUSUMBEN PURSHOTTAMBHAI GHODIYA PATEL (W/O. DECD.),KAMLESH PURSHOTTAMBHAI GHODIYAPATEL (MINOR) (S/O. DECD.),MINOR ANITABEN PURSHOTTAMBHAI GHODIYA PATEL (D/O. OF DECD.),BHIKHABHAI KALABHAI PATEL (FATHER OF DECD.),JELIBEN BHIKHABHAI PATEL (MOTHER OF DECD.)	
20719	FA/331/2008	23/03/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KANJIBHAI ALABHAI BALASARA,RAVJIBHAI VALJIBHAI AAHIR	RULE SERVED
20720	FA/334/2008	12/01/2018	AARTIBEN MANOJBHAI SHAH,SINCE DECD.THRU HER HERIS & L.RS.,MANOJBHAI F.SHAH,RAHUL MANOJBHAI SHAH,KASMIRA RAHULBHAI SHAH	MR. PANAM C SONI	DRIVER OF ST BUS NO.GRU-8764 KARSANBHAI PARMAR,OWNER OF ST BUS,DRIVER KESHUBHAI RAMBHAI AAHER,OWNER SATARBHAI VALIMAHMAD,THE UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR GC MAZMUDAR,MR HG MAZMUDAR
20721	FA/336/2008	08/05/2008	ROSHANBHAI RASULBHAI MANSURI,AKBARBHAI RASULBHAI MANSURI	MR SAURABH M PATEL,RAVI B SHAH	BHAGABHAI HIRABHAI GARASIYA,NEW INDIA INSURANCE CO. LTD.	
20722	FA/337/2008	25/04/2008	BHARMALBHAI GOVABHAI JEPAR (MARU),	MR CH VORA	JADEJA ARVINDSINH PRATAPSINH,BHAGWANSINH L. SODHA,NEW INDIA ASSURANCE CO. LTD.	
20723	FA/338/2008	30/04/2008	VIPULA MAUNISHKUMAR SHAH,	MR BK OZA	LAXMAN DAULI DHAYGUDE,ASMITABEN RATILAL SHAH,THE ORIENTAL INSUARANCE CO LTD	
20724	FA/340/2008	23/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	GOPAL KESHARBHAI VISWAKARMA,NAVINBHAI B ZALA	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20725	FA/341/2008	03/09/2013	KUMUDBEN YOGENDRASINH NAROLIYA,SANJANABEN YOGENDRASINH NAROLIYA - MINOR,NARPATSINH CHANDRASINH NAROLIYA,BAJUBEN NARPATSINH NAROLIYA	MR KASHYAP R JOSHI	VASAVA KAMLESH RAMANBHAI,THAKORBHAI GANPATBHAI PADHIYAR,UNITED INDIA INSURANCE COMPANYLTD	RULE SERVED,MR RAJNI H MEHTA
20726	FA/344/2008	17/07/2009	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAMJIBHAI VELJIBHAI MAHESHWARI,DAHYABHAI RAMJIBHAI MAHESHWARI,SANTOSH STARCH PRODUCTS THRO' MANAGER / AUTH.SIGN.	SERVED BY AFFIX. (R),MR DIPAK R DAVE,MR.HIREN M MODI
20727	FA/346/2008	02/04/2008	THE NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SHARDABEN WD/O GIVINDBHAI DABHIBHAI BARIA - KOLI,NILESH GOVINDBHAI BARIA-KOLI,MINOR MEENA GOVINDBHAI BARIA KOLI,MINOR RAVI GOVINDBHAI BARIA KOLI,DAHIBEN WD/O DABHAIBHAI BARIA KOLI,SHANA SAHBHAI NAIK,SUBHASHCHANDRA KALIDAS PATEL,UNITED INDIA INSURANCE CO.LTD.,DHANA HIRA MAKWANA,JAIPALSINH PRABHATSINH RATHOD	
20728	FA/347/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL ARJANBHAI SINCE DECD. THRO' CHATURBHAI A. PATEL,SPL. LAND ACQ. OFFICE	,MR KM SHETH
20729	FA/348/2008	04/12/2015	CHIEF OFFICER,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	BALUBEN BHAGUBHAI,KARSHANBHAI GANDUBHAI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR SAURABH G AMIN
20730	FA/353/2008	15/04/2008	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KISHORBHAI RAMJIBHAI RANIGA,BHARATBHAI BHAGVANJIBHAI MANDALIYA	RULE SERVED,MR AMAR D MITHANI
20731	FA/354/2008	18/03/2008	SARABHAI M CHEMICALS THE CHAIRMAN,	MR SP MAJMUDAR	ACID SALES CORPORATION NARAYANBHAI GOPALDAS PATEL,	MR HARNISH V DARJI
20732	FA/355/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SINDHI JINNATBAI UMARMIYA,	MR AV PRAJAPATI
20733	FA/356/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL RATILAL DEVCHAND,	MR AV PRAJAPATI
20734	FA/357/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	THAKOR VARBAJI TALAJI,	MR AV PRAJAPATI
20735	FA/358/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RABARI SAKABHAI CHEHORBHAI,	MR AV PRAJAPATI
20736	FA/359/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	THAKOR HIRABEN LAKHAMANJI,	MR AV PRAJAPATI
20737	FA/360/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RABARI JIVANBHAI VIHABHAI,SINCE DECD.THRU HIS HEIRS & L.RS.,LAXMIBEN JIVABHAI RABARI,RAMESHBHAI JIVABHAI RABARI,GHEMARBHAI JIVABHAI RABARI	MR AV PRAJAPATI
20738	FA/361/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	THAKOR PUNJAJI ABHUJI,	MR AV PRAJAPATI
20739	FA/362/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL SHIVRAMBHAI JOITABHAI,	MR AV PRAJAPATI
20740	FA/363/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL KASHIRAM JOITARAM,	MR AV PRAJAPATI
20741	FA/364/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL PUNJIRAM ISHWARDAS,	MR AV PRAJAPATI
20742	FA/365/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PATEL NATUBHAI SHANKARBHAI,	MR AV PRAJAPATI

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20743	FA/367/2008	26/09/2020	NEW INDIA ASSURANCE CO. LTD.,	MR HEMANT S SHAH	ASHOK ANANTRAI RAJNI SINCE DECD. THRO' HEIRS,ARUNABEN ASHOKBHAI RAJANI,ANANTRAI VITHALDAS RAJANI,SARLABEN ANANTRAI RAJANI,ATUL ANANTRAI RAJANI,YOGESH ISHWARBHAI MASHURIA,HEMANG JANARDANBHAI TRIVEDI,KESHUBHA RATANSINH JADEJA,ORIENTAL INSURANCE CO. LTD.	,RULE SERVED,MR PR ABICHANDANI,MR NITIN M AMIN,MR NG VAISHNAV,(MR MAULIK J SHELAT),MR MANRAJ A BAROT
20744	FA/368/2008	14/05/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	DHIRUBHAI KHODABHAI BHADIYADRA,SHAILESHBHAI AAMBABHAI LATHIYA,AAMBABHAI NARAYANBHAI LATHIYA	RULE SERVED,MR MEHUL M MEHTA
20745	FA/369/2008	12/02/2008	NEW INDIA ASSURANCE CO LTD THRO' I/C LEGAL CELL,	MR SHASHIKANT S GADE	GORBAI MUSA SAMA MUSA OSMAN SAMA,SURESH MADHVAJI THACKER	,(MR SURESHM SHAH)
20746	FA/370/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. TRIKAMBHAI KEHARBHAI,JESHABHAI TIRKAMBHAI,SUKHBHAI TRIKAMBHAI	,(MR A J PATEL)
20747	FA/371/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGABHAI RUPABHAI,	
20748	FA/372/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. TRIKAMBHAI KEHARBHAI,JESHABHAI TRIKAMBHAI,SUKHABHAI TRIKAMBHAI	
20749	FA/373/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI KALYANBHAI,	
20750	FA/374/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI KALYANBHAI,	
20751	FA/375/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAPUBHAI KEHARBHAI,	
20752	FA/376/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALJIBHAI KEHARBHAI,	
20753	FA/377/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PALUBEN KALYANBHAI,	
20754	FA/378/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALJIBHAI TAPUBHAI,	
20755	FA/379/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. VITTHALBHAI POLABHAI,MANGABHAI VITHALBHAI,KANJIBHAI VITHALBHAI,BABUBHAI VITHALBHAI,BHIMABHAI VITHALBHAI	
20756	FA/380/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVUBEN D/O. CHHAGANBHAI GANDABHAI,	
20757	FA/381/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI BHAIJIBHAI,	
20758	FA/382/2008	04/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMDUBHA,	
20759	FA/383/2008	01/07/2015	DHARMRAJ VANRAJ DODIYA,	(MR NS SHETH)	KAILASBEN DHARMRAJ DODIYA,	MR CB DASTOOR
20760	FA/384/2008	01/07/2015	DHARMRAJ VANRAJ DODIYA,	(MR NS SHETH)	KAILASBEN DHARMRAJ DODIYA,	RULE SERVED
20761	FA/385/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	RAVJIBHAI MALJIBHAI AMALIA PARBATBHAI RAVJIBHAI AMALIA,	(MR RN SHAH)
20762	FA/386/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	KESARBHAI KANJIBHAI AMALIYAR,PITHABHAI BIJALBHAI AMALIYAR,NARSINH KANJIBHAI AMALIYAR,PRATAPSINH SIKANABHAI AMALIYAR,KALUBHAI RAMSINH AMALIYAR	MR VIJAY N RAVAL
20763	FA/387/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	SAVSINH DHANJIBHAI MAKWANA,KALJIBHAI MEGHABHAI MAKWANA	(MR RN SHAH)
20764	FA/388/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	KEDIYABHAI MALJIBHAI MAKWANA,MANSING CHIMABHAI MAKWANA	MR VIJAY N RAVAL
20765	FA/389/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	KALUBHAI MALJIBHAI AMALIYAR,MANSINH MALJIBHAI AMALIYAR	(MR RN SHAH)

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20766	FA/390/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	BACHUBHAI GUMJIBHAI MAKWANA,RAJUBHAI GUMJIBHAI MAKWANA,SETANBHAI GUMJIBHAI MAKWANA,MAKANBHAI GUMJIBHAI MAKWANA	MR VIJAY N RAVAL
20767	FA/391/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	BACHUBHAI GUMJIBHAI MAKWANA,	MR VIJAY N RAVAL
20768	FA/392/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	SAVSINH RUPABHAI MEDA,RAMESHBHAI VITRABHAI MEDA,HARSING BHIKHABHAI MEDA,DHIRABHAI BHIKHABHAI MEDA	MR VIJAY N RAVAL
20769	FA/393/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	JALAMSINH SUBALBHAI MEDA,	MR VIJAY N RAVAL
20770	FA/394/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	VALSINH MANJIBHAI MEDA,BHIMSINH GANGJIBHAI MEDA,JAVSINH KALUBHAI MEDA,SISKABHAI GANJIBHAI MEDA	MR VIJAY N RAVAL
20771	FA/395/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	PARTHIBEN SINCE DECD. THRO' SINGBHAI VICHHIYABHAI MEDA,	(MR RN SHAH)
20772	FA/396/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	JEMALBHAI BACHUBHAI MAKWANA,RAMANBHAI FULJIBHAI MAKWANA	(MR RN SHAH)
20773	FA/397/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	PITHABHAI BIJIYABHAI AMALIYAR,BACHUBHAI BIJIYABHAI AMALIYAR,KASNABHAI BIJIYABHAI AMALIYAR,MAKANSING BIJIYABHAI AMALIYAR,KANAKSING BIJIYABHAI AMALIYAR	MR VIJAY N RAVAL
20774	FA/398/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	NARMADABEN CHUNILAL MAKWANA,	MR VIJAY N RAVAL
20775	FA/399/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	SOMJIBHAI KALUBHAI MAKWANA,	MR VIJAY N RAVAL
20776	FA/400/2008	18/02/2014	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,COLLECTOR	GOVERNMENT PLEADER	SURESHBHAI SHASHIKANT AMALIYAR,LALABHAI JOKHANABHAI AMALIYAR,SURPALBHAI VESTABHAI AMALIYAR	(MR RN SHAH)
20777	FA/401/2008	20/12/2010	DEPUTY COLLECTOR,REGIONAL AUXI.	GOVERNMENT PLEADER	MITHIYABHAI MANGALIABHAI DAMOR DECD. THRO' HIS HEIRS,NANDIYABHAI MITHIYA BHAI DAMOR,KANTIBHAI MITHIYABHAI DAMOR,HADIBEN MITHIYABHAI DAMOR	,RULE SERVED
20778	FA/402/2008	20/12/2010	DEPUTY COLLECTOR,REGIONAL AUXI,	GOVERNMENT PLEADER	BIJIYABHAI SURPALBHAI MINAMA DECC THRO HIS HEIRS,KALIBEN BIJIYABHAI MINAMA,BADIYABHAI BIJIYABHAI MINAMA,DECD. DHULIYABHAI SURPALBHAI THRO' HIS HEIRS,RUPALIBEN DHULIYABHAI MINAMA,VESHABEN DHULIYABHAI MINAMA,MANABEN DHULIYABHAI MINAMA	,RULE SERVED
20779	FA/403/2008	20/12/2010	DEPUTY COLLECTOR,REFINONAL AUXI,	GOVERNMENT PLEADER	DALSUKHBHAI TEJABHAI MINAMA,SURPALBHAI TEJABHAI MINAMA	RULE SERVED
20780	FA/404/2008	20/12/2010	DEPUTY COLLECTOR,REGIONAL AUXI,	GOVERNMENT PLEADER	NARSINGBHAI SURPALBHAI SANGADHIYA,DECD. RAISING KASUDA SANGHADIYA THRO' HIS HEIRS,GHANIYABHAI RAISINGBHAI SANGHADIYA,DHANABEN RAISINGBHAI SANGHADIYA,SAGABEN RAISINGBAHI SANGHADIYA	,RULE SERVED
20781	FA/405/2008	20/12/2010	DEPUTY COLLECTOR,REGIONAL AUXI,	GOVERNMENT PLEADER	NARSANGBHAI SURPALBHAI SANGHADIYA,	RULE SERVED
20782	FA/406/2008	20/12/2010	DEPUTY COLLECTOR,REGIONAL AUXI,	GOVERNMENT PLEADER	GALABHAI KALIYABHAI DAMOR,DECD. KHUNJIBHAI KALIYABHAI DAMOR THRO' HIS HEIRS,NARUBHAI KHUNJIBHAI DAMOR,BABUBHAI KHUNJIBHAI DAMOR,MAGANBHAI KHUNJIBHAI DAMOR,BABABEN KHUNJIBHAI DAMOR	,RULE SERVED
20783	FA/407/2008	20/12/2010	DEPUTY COLLECTOR,REGIONAL AUXI,	GOVERNMENT PLEADER	LATTUBHAI BHURABHAI,CHANDUBHAI BHURABHAI MANABHAI DECD THRO' HIS HEIRS,VAGHJIBHAI CHANDUBHAI,NAGJIBHAI CHANDUBHAI,LILABEN CHANDUBHAI,KANYABHAI CHANDUBHAI,DHARUBHAI CHANDUBHAI,SAJANBEN CHANDUBHAI	,RULE SERVED,MR VIJAY N RAVAL
20784	FA/408/2008	11/02/2008	THE NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	MANUBHAI LAVJIBHAI THAKORE,SANTOSHBHAI MANUBHAI THAKORE,ASHABEN MANUBHAI THAKORE,MOHMADHUSEN GULAMNABI MANSURI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20785	FA/409/2008	11/02/2008	THE NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	SAVITABEN NATVARJI THAKORE,MAHESH NATVARJI THAKORE,SONALBEN NATWARJI THAKORE,SHANKARJI NATWARJI THAKORE THRO SAVITABEN N THAKORE,SHITALBEN NATWARJI THAKORE THRO SAVITABEN N THAKORE,MOHMADHUSEN GULAMNABI MANSURI	
20786	FA/410/2008	11/02/2008	THE NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	LAXMIBEN WD/O MERUJI KHETAJI,MOHMADHUSEN GULAMNABI MANSURI	
20787	FA/411/2008	11/02/2008	THE NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	CHANAJI MOTIJI THAKORE,MOHMADHUSEN GULAMNABI MANSURI	
20788	FA/412/2008	30/04/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KALUBHAI BHIMABHAI PARMAR,LADHARBHAI NANUBHAI CHAUHAN	(MR ALPESH G DODIA),MR RAJESH O GIDIYA
20789	FA/413/2008	01/02/2010	CHIEF SECRETARY,DY. FOREST CONSERVATOR,RANGE FOREST OFFICER	GOVERNMENT PLEADER	LRS OF DECD. GORDHANBHAI @ KORABHAI KUKABHAI KOLI,KUKABHAI DEHARBHAI,JEEVUBEN KUKABHAI	,(MR KISHOR M PAUL)
20790	FA/414/2008	13/02/2008	RANJANBEN NARESHBHAI PRAJAPATI,	MR SUNIL L MEHTA	HASMUKHLAL CHANDUBHAI DALWADI,NARENDRA HASMUKHBHAI DALWADI,YOGENDRA HASMUKHBHAI DALWADI,BHALCHANDRA HASMUKHBHAI DALWADI,BHUPENDRA HASMUKHBHAI DALWADI,RAJENDRA HASMUKHBHAI DALWADI	,MR PARTHIV B SHAH
20791	FA/415/2008	12/02/2008	KARIMBHAI ALLARAKHA,IMRANBHAI ALLARAKHA THROUGH KARIMBHAI ALLARAKHA	MR. YOGENDRA THAKORE	ANJANABEN @ RAZIABEN ALLARAKHAKARIMBHAI,VIRSINGBHAI JITIYABHAI VASAVA,SHANKERBHAI SHANABHAI RANA GHANTIWALA,UNITED INSURANCE COMPANY LTD,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MR TEJAS P SATTA
20792	FA/416/2008	07/07/2008	MEHSANA DISTRICT PANCHAYAT,	MR HS MUNSHAW	VAISHALI CONSTRUCTION COMPANY,MAHENDRAKUMAR B KANSARA,SURAJGIRI SHAMBHUGIRI GOSAI C/O. VAISHALI CONSTRUCTION CO.	
20793	FA/417/2008	24/03/2009	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VISHVAS PRAMUKHCHANDRA VAIDH,BABULAL HIRALAL SOLANKI	,MR DHARMESH V SHAH
20794	FA/418/2008	05/08/2008	GHANSHYAMBHAI RANABHAI SUNARA,	MR PANKAJ R DESAI	VARISBHAI ADAMBHAI KALAVADIYA,ADAMBHAI HASAMBHAI KALAVADIYA,ORIENTAL INSURANCE CO. LTD.	
20795	FA/419/2008	12/02/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALBHAI GANESHBHAI,	
20796	FA/420/2008	12/02/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANAJI JUGAJI THAKOR SINCE DECEASED HIS HEIRS,THAKOR RAMIBEN MANAJI-WIFE DECEASED,THAKOR VELAJI MANAJI-SON SINCEDEC.HIS HEIRS.,THAKOR MANSANGJI MANAJI-SON,THAKOR BABUJI MANAJI-SON,THAKOR DIVANJI MANAJI-SON,THAKOR LILABEN MANAJI- DAUGHTER,THAKOR CHATURIBEN MANAJI-DAUGHTER,THAKOR MAHESHJI VELAJI,THAKOR NARESHJI VELAJI,THAKOR ASHOKJI VELAJI	
20797	FA/421/2008	12/02/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOPTAJI BHIKHAJI THAKOR,THAKOR RANUBEN MOPTAJI-WIFE,THAKOR GOVAJI MOPTAJI -SON,THAKOR CHANDUJI MOPTAJI-SON,THAKOR SHARDABEN MOPTAJI-DAUGHTER,THAKOR LABHUJI MOPTAJI-SON	
20798	FA/422/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASUBHAI VIRSANGBHAI,	(MR A J PATEL)
20799	FA/423/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIVANSANG ABHESANGBHAI,	
20800	FA/424/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI VIRSANGBHAI SINCE DECD. THRO' HEIRS,MADHUBEN RAMJIBHAI,DILIPBHAI RAMJIBHAI,REKHABEN RAMJIBHAI,VIPULBHAI RAMJIBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20801	FA/425/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI KAMABHAI,	
20802	FA/426/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBEN KHODABHAI SINCE DECD. THRO' CHAMPABEN KHODABHAI,	
20803	FA/427/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRUBHAI VIRSANGBHAI,	
20804	FA/428/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PAMBEN BHAVABHAI,	
20805	FA/429/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI MANUBHAI SINCE DECD. THRO' HEIRS.,SUBABAEN KANJIBHAI,JAYANTIBHAI KANJIBHAI,JAGADISHBHAI KANJIBHAI,HIRABEN KANJIBHAI,SAVITABEN KANJIBHAI,SURAJBEN KANJIBHAI	
20806	FA/430/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI KACHARABHAI GAJHIBHAI,	
20807	FA/431/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANUBHAI RUPABHAI,	
20808	FA/432/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI SOMABHAI,	
20809	FA/433/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DUNGARBHAI CHHAGANBHAI,	
20810	FA/434/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHUBHAI VASUBHAI,	
20811	FA/435/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATUBHAI RAMSANGBHAI,DANUBHAI RUPSANGBHAI	
20812	FA/436/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI KESHUBHAI PARMAR,	
20813	FA/437/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARAMSHIBHAI KAMABHAI,	
20814	FA/438/2008	17/02/2011	KHANR BHIKHA KATHAD (DECD. THRO LEGAL HEIRS),DUDHIBEN KATHAD @ KHANT BHIKHAKATHAD,DAMUBEN BHIKHABHAI,BHANUBEN BHIKHABHAI,PRABHABEN BHIKHABHAI,PURIBEN BHIKHABHAI	MR VIMAL M PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20815	FA/439/2008	17/02/2011	KHANT BHANUBHAI NANABHAI(DECD. THRO LEGAL HEIRS),RUDIBEN BHANUBHAI,HANSABEN BHANUBHAI,BHIKHUBHAI BHANUBHAI,RAMNIKBHAI BHANUBHAI,SHARDABEN BHANUBHAI,CHANDUBHAI BHANUBHAI,PRAVINBHAI BHANUBHAI,KHANT BHAYA NANA,KHANT BABU NANA	MR VIMAL M PATEL	STATE OF GUJARAT,DEPURY COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20816	FA/440/2008	17/02/2011	VELJI NATHA SINCE DECD. THRO' KHANT MANSUKH VEJI,	MR VIMAL M PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20817	FA/441/2008	17/02/2011	KHANT MANU KATHAD,KHANT JINA KATHAD	MR VIMAL M PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20818	FA/442/2008	17/02/2011	BACHU POLA (DECD. THRO LEGAL HEIRS AND REP.),JAGABHAI BACHUBHAI,NATHIBEN BACHUBHAI,RAJIBEN BACHUBHAI,PANCHIBEN BACHUBHAI,SOMIBEN BACHUBHAI,LILIBEN BACHUBHAI,JYOTSNABEN BACHUBHAI,SAVITABEN BACHUBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,DY. COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20819	FA/443/2008	17/02/2011	GHUSHA GOVIND(DECD. THRO LEGALHEIRS AND REP.),PANCHIBEN GHUSABHAI,JIVABEN GHUSABHAI,SHANTABEN GHUSABHAI,GAGUBEN GHUSABHAI,BAVBEN GHUSABHAI,SAMJUBHAI GHUSABHAI	MR VIMAL M PATEL	STATE OF GUJARAT,DEPUTY. COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20820	FA/444/2008	17/02/2011	BHANA GOVINDBHAI (DECD. THRO LEGAL HEIRS AND REP.),ARJAN BHANA,GOKAL BHANA,BHAGA BHANA,MAVJI BHANA,SHAMJI BHANA,VIRJI BHANA,LAKHUBEN BHANA,RAMIBEN BHANA,HIRUBEN BHANA	MR VIMAL M PATEL	STATE OF GUJARAT,DY. COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER

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20821	FA/445/2008	17/02/2011	KHANT TEJA GOVIND,	MR VIMAL M PATEL	STATE OF GUJARAT,DEPUTY. COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
20822	FA/446/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHLAL RAMANLAL PATEL,	MR YN RAVANI
20823	FA/447/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI CHANDUBHAI PATEL,	
20824	FA/448/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BABUBHAI NATWARLAL PATEL,DIPAKBHAI BABUBHAI PATEL,SANGEETABEN JAYESHBHAI PATEL	
20825	FA/449/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAJUBEN WD/O KALIABHAI TRIKAMBHAI,	
20826	FA/450/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF REVABEN FULJIBHAI,AMARSANG FULJIBHAI,DAHYABHAI FULJIBHAI	
20827	FA/451/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL MOTILAL,	
20828	FA/452/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL DAMODARBHAI,	
20829	FA/453/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHANDUBHAI ISHWARBHAIPATEL,NARENDRABHAI CHANDUBHAI PATEL	
20830	FA/454/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKLAL NATWARLAL PATEL,	
20831	FA/455/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATSANG ABHESANG RANA,	
20832	FA/456/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JAGDISHCHANDRA CHANDULAL,NEELABEN JAGDISHCHANDRA PATEL,HEMALBEN JAGDISHCHANDRA PATEL,MITUL JAGDISHCHANDRA PATEL	
20833	FA/457/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM ISMAIL MUSA,	(MR A J PATEL)
20834	FA/458/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MUSA BAPU,	RULE SERVED
20835	FA/459/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHAMMAD ASMAL,	RULE SERVED
20836	FA/460/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA AHMAD ABRAHAM,	RULE SERVED
20837	FA/461/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA ISMAIL VALI,	RULE SERVED
20838	FA/462/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA MOHAMMAD MUSA,	RULE SERVED
20839	FA/463/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA MOHAMMAD UMAR,	RULE SERVED
20840	FA/464/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM MAYUDDIN AHMAD MIYA,	RULE SERVED
20841	FA/465/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMAD PATEL ADMN. OF MOHAMMAD ISE ASMAL,	RULE SERVED
20842	FA/466/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HURI WIDOW OF IBRAHIMMOHAMMAD MIHANZ IBRAHIM PATEL,	RULE SERVED
20843	FA/468/2008	16/01/2009	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULAMYUDDIN GAFURMIYA KAZI,NURJAHANBIBI GULAMYUDDIN KAZI,SHEIKH MAHEMUD KHURSHIDSAB	REFUSED SERVED (R) (70),MR.HIREN M MODI

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20844	FA/469/2008	16/01/2009	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHAMIMBANU JAYNULABEDIN KAZI,FARHANUDDIN JAYNULABEDIN KAZI,YASIRABANU J. KAZI,BASHIRUDDIN JAYNULABEDIN KAZI,MUBBASIRABANU J. KAZI,SHEIKH MEHMUD KHURSHIDSAB	NOTICE SERVED,REFUSED SERVED (R) (70),MR.HIREN M MODI
20845	FA/470/2008	09/04/2019	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	KAMLESHKUMAR ARVINDKUMAR,	DS AFF.NOT FILED (R)
20846	FA/471/2008	13/03/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	BANSILAL MADANLAL SHAH,	RULE SERVED
20847	FA/472/2008	13/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DINESH KANTILAL CHARITABLE TRUST,	MR SANJAY A MEHTA,(MS JINAL M JOSHI)
20848	FA/473/2008	10/03/2015	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	NAYNABEN WD/O KULDEEPBHAI PATEL,MINOR MAULESH KULDEEPBHAI PATEL,MINOR KOMALBEN KULDEEPBHAI PATEL,YOGENDRABHAI VITHTHALDAS PATEL,RASHID AHMED BAHETULLAH CHAUDHARY,NABEER AHMEN MOHMAD ISSAR CHAUDHARY	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR NR KODEKAR
20849	FA/475/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	MAGANBHAI NAROTTAMBHAI THRO LEGAL HEIRS,SHANTABEN WD/O MAGANBHAI NAROTTAMBHAI,MADHUBEN MAGANBHAI,JASHODABEN MAGANBHAI,URMILABEN MAGANBHAI,MANHARBHAI MAGANBHAI,JDABEN KHUSHALBHAI,CHANDUBHAI KHUSHALBHAI,MANIBEN KHUSHALBHAI,REVABEN MAGANBHAI,JAYANTIBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20850	FA/476/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	HEIRS OF IQBAL MOHAMMED HUSSAIN,ZULEKHABEN WD/O IQBAL MOHAMMED,ALTAFBHAI IQBALBHAI PATEL,ROSHANBHAI IQBAL PATEL,MINOR ASHIF IQBAL PATEL,MINOR AFSANA IQBAL PATEL,MINOR SUFIABEN IQBAL PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20851	FA/477/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	ANOPBEN WD/O VIJAYSINH MADHAVSINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20852	FA/478/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	HEIRS OF KASHIBEN SAKARIANA,SHANTABEN SAKARIABHAI,BABIBEN SAKARIABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20853	FA/479/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	HEIRS OF RAISANG AMARSANG,AMBABEN RAISANG PATEL,MANHARBHAI RAISANG PATEL,CHHATRASANG RAISANG PATEL,LALSINH RAISANG PATEL,LEELABEN RAISANG PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20854	FA/480/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	ANSUYABEN MAHENDRAKUMAR SHAH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR YN RAVANI
20855	FA/481/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RAISANG ABHESANG HEIRS OF MADHAVSANG ABHESANG,PUNJIBEN WD/O RAISANG ABHESANG,SOMABHAI MADHAVSANG,GANGABEN MADHAVSANG,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20856	FA/482/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RAMANBHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20857	FA/483/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	MANGABHAI HIMMATBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
20858	FA/484/2008	04/03/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	GOVINDBHAI CHHITABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20859	FA/487/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAMJIBHAI LALJIBHAI,MANJIBHAI LALJIBHAI,KANUBHAI LALJIBHAI,EXECUTIVE ENGINEER	
20860	FA/488/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAMJIBHAI LALJIBHAI,EXECUTIVE ENGINEER	
20861	FA/489/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	VAGHAJIBHAI RAYABHAI,LAVJIBHAI RAYABHAI,EXECUTIVE ENGINEER	,MR SP MAJMUDAR
20862	FA/490/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KANJIBHAI MANGABHAI,MANJIBHAI MANGABHAI,SUDHIRBHAI MANGABHAI,MUKESHBHAI MANGABHAI,SARUBEN WD/O MANGABHAI RAYABHAI,EXECUTIVE ENGINEER	,MR SP MAJMUDAR
20863	FA/491/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	AMBALAL KUBERBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20864	FA/492/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHIKHABHAI PARSOTAMBHAI,DINESHBHAI PARSOTTAMBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20865	FA/493/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SOMA MOI,KESHA RAINA,EXECUTIVE ENGINEER	
20866	FA/494/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHAVANBHAI RAMJIBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20867	FA/495/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIMMATBHAI GOVINDBHAI,KANUBHAI GOVINDBHAI,PRAVINBHAI GOVINDBHAI,RANJANBN GOINDBHAI,SHANTIBEN WD/O GOVINDBHAI SOMABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20868	FA/496/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANHARLAL RUPABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20869	FA/497/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MAFABHAI MERABHAI,DHANABHAI KARNABHAI,PANCHIBEN WD/O ARJANBHAI MERABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20870	FA/498/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MAFABHAI MERABHAI,MERU CHHAGAN,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20871	FA/499/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PARSOTTAMBHAI CHHAGANBHAI,HIRABEN CHHAGANBHAI,UJAMBEN CHHAGANBHAI,RAMUBEN CHHAGANBHAI,KUVARBEN CHHAGANBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20872	FA/500/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEMKUVARBA PATHUBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20873	FA/501/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JADIBEN WD/O TRIKAMBHAI RANCHHODBHAI,EXECUTIVE ENGINEER	
20874	FA/502/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	AMRABHAI DEVABHAI,JIVABHAI DEVABHAI,EXECUTIVE ENGINEER	
20875	FA/503/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DEVKUVARBA WD/O BHIKHUBHA LADHUBHA,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20876	FA/504/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARISINGH POLABHAI,EXECUTIVE ENGINEER	,MR SP MAJMUDAR
20877	FA/505/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DAHYABHAI MATRABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL

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20878	FA/506/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAMESHBHAI MADHUBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20879	FA/507/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MALUBEN WD/O KAMABHAI DEVABHAI,VELABHAI KAMABHAI,JIVANBEN KAMABHAI,JETHIBEN KAMABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20880	FA/508/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KAKUBHAI KANABHAI,RAGHUBHAI KANABHAI,JIVANBEN KAMABHAI,GALIBEN WD/O KANABHAI GOVABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20881	FA/509/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MADHAVLAL TRIKAMLAL,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20882	FA/510/2008	12/01/2009	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHOJABHAI RUPABHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
20883	FA/511/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM ISAP HAJI UMARJI,	(MR A J PATEL)
20884	FA/512/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP SULEMAN,	(MR A J PATEL)
20885	FA/513/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN HAJI ISAP SULEMAN,	(MR A J PATEL)
20886	FA/514/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH MD. ALI BAPU,	
20887	FA/515/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN ADAM ASMAL,	(MR A J PATEL)
20888	FA/516/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAMNABI YAKUB SALE,	(MR A J PATEL)
20889	FA/517/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN HAJI ISAP SULEMAN,	(MR A J PATEL)
20890	FA/518/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH ISMAIL ALI,	
20891	FA/519/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAEED VALI MUNSI SINCE DECD. THRO' FATMA SAEED VALI,	
20892	FA/520/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM MOHAMMAD ADAM SALE,	
20893	FA/521/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISMAIL MIYAJI,YAKUB HAJI IBRAHIM,ISMAIL MIYAJI	,(MR A J PATEL)
20894	FA/522/2008	14/03/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RABIABIBI RASULBHAI DUNGARPURIA,PRADIPSINH NARPATSINH CHAUHAN	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
20895	FA/523/2008	26/08/2014	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	ALKABEN NAYNESHKUMAR PATEL,RIYA NAYNESHKUMAR PATEL,RAMANLAL AMBALAL PATEL,SAVITABEN RAMANLAL PATEL,MUSTAFA ALI USHMANMIYA SAIYED	RULE SERVED,MR JM BAROT
20896	FA/524/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	UKABHAI BECHARBHAI RADADIA,	(MR SANDEEP N BHATT),MR VIMAL M PATEL
20897	FA/525/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT SIDI HAJA - KHANT JAGA SIDI SINCE DECD. THRO',KALU JAGABHAI SIDI,KHANT GOBAR BHIMA	,(MR SANDEEP N BHATT),MR VIMAL M PATEL

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20898	FA/526/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. HANSARAJ NATHU AS FOLLOW,CHHAGANBHAI HANSRAJBHAI RADADIA (SON),DECEASED MOHANBHAI HARJIBHAI RADADIA (SINCE DIED HIS HEIRS,SANTOKBEN WD/O MOHANBHAI HARJIBHAI RADADIA,JIVIBEN D/O MOHANBHAI HARJIBHAI RADADIA,VALLABHBHAI MOHANBHAI RADADIA,LILIBEN D/O MOHANBHAI HARJIBHAI RADADIA,GOPALBHAI MOHANBHAI RADADIA,DECEASED VAJUBHAI MOHANBHAI RADADIA,DECEASED KASHIBEN W/O VAJUBHAIMOHANBHAI RADADIA,KANCHANBEN D/O.VAJUBHAI MOHANBHAI RADADIA,GULABBHAI VAJUBHAI RADADIA (SON),RASIKBHAI VAJUBHAI RADADIA (SON),BHAVANABEN D/O.VAJUBHAI MOHANBHAI RADADIA	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20899	FA/527/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSHI BECHAR,MAVJIBHAI NARSHIBHAI,BABU NARSHIBHAI,KADAVIBEN NARSHIBHAI	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20900	FA/528/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHANBHAI HARJIBHAI RADADIA (SINCE DEC'D THRO'HEIRS & LRS),SATOKBEN WD/O MOHANBHAI HARJIBHAI RADADIA,JIVIBEN D/O MOHANBHAI HARJIBHAI RADADIA,VALLABHBHAI MOHANBHAI RADADIA (SON),LILIBEN D/O MOHANBHAI HARJIBHAI RADADIA,GOPALBHAI MOHANBHAI RADADIA,DECEASED VAJUBHAI MOHANBHAI RADADIA AND,DECEASED KASHIBEN W/O VAJUBHAIMOHANBHAI RADADIA,KANCHANBEN D/O VAJUBHAI MOHANBHAI RADADIA,GULABBHAI VAJUBHAI RADADIA (SON),RASIKBHAI VAJUBHAI RADADIA (SON),BHAVANABEN D/O VAJUBHAI MOHANBHAI RADADIA	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20901	FA/529/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JERAM JUTHA SINCE DECD. THRO' HASMUKH PRAGAJI JERAM,	(MR SANDEEP N BHATT),MR VIMAL M PATEL
20902	FA/530/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKAL BHURABHAI RAPAPARA,	(MR SANDEEP N BHATT),MR VIMAL M PATEL
20903	FA/531/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRA BECHAR SINCE DECD. THRO' HEIRS,MOHAN VIRA RUPAPARA,DAHIBEN RUPAPARA,DECEASED MAHIDAS VRUJDAS RUPAPARA,PARSOTTAMBHAI VRUJADAS,JAYABEN WD/O MAHIDAS RUPAPARA,ARVINDBHAI MAHIDAS RUPAPARA (SON),SARDABEN D/O MAHIDAS VRUJDAS RUPAPARA,RAMESHBHAI MAHIDAS RUPAPARA (SON),JAGDISHBHAI MAHIDAS RUPAPARA (SON)	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20904	FA/532/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHABHAI LIMBABHAI RADAIA (SINCE DEC'D THRO'HEIRS & LRS),JAVIBEN W/O JETHABHAI LIMBABHAI RADAIA (DIED),GOPALBHAI JETHABHAI RADADIA,BHURABHAI JETHABHAI RADADIA,BAVANJI JETHABHAI RADADIA,KANJIBHAI JETHABHAI RADADIA (SON),MAGANBHAI JETHABHAI RADADIA (SON),PURSHOTTAMBHAI JETHABHAI RADADIA (SON),SHANTABEN D/O.JETHABHAI LIMBABHAI RADADIA	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20905	FA/533/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKALBHAI GOVABHAI,DAMJIBHAI GOVABHAI	(MR SANDEEP N BHATT)
20906	FA/534/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKALBHAI GOVABHAI,DAMJIBHAI GOVABHAI	(MR SANDEEP N BHATT)

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20907	FA/535/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALABHAI KALABHAI DAVARIA (SINCE DEC'D THRO'HEIRS & LRS),VELUBEN W/O LALABHAI KALABHAI DAVARIA (DIED),GOBARBHAI LALABHAI DAVARIA (SON),NAMIBEN D/O LALABHAI KALABHAI DAVARIA,NANDUBEN D/O LALABHAI KALABHAIDAVARIA	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20908	FA/536/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANABI BHIMABHAI KALABHAI,	(MR SANDEEP N BHATT)
20909	FA/537/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAMNADAS LALABHAI (SINCE DEC'D THRO'HEIRS & LRS),DIWALIBEN W/O JAMNADAS LALJIBHAI PAUHIA (DIED),NATHIBEN D/OJAMNADAS LALJIBHAIPAUHIA,VITHALBHAI JAMNADAS PAUHIA,MADHUBEN JAMNADAS PAUHIA (SON),RAMESHKUMAR JAMNADAS PAUHIA (SON)	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20910	FA/538/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAVJIBHAI VALJIBHAI (SINCE DECD' THRO'HIERS & LRS),RAKHMAIBEN WD/O LAVJIBHAI VALJIBHAI DAVARIA,RAVIBHAI LAVJIBHAI DAVARIA (SON),PARESHBHAI LAVJIBHAI DAVARIA (SON),RASILABEN D/O LAVJIBHAI VALJIBHAI DAVARIA,DECEASED AMRUTBHAI LAVJIBHAI DAVARIA (SINCE DEC'D THRO',MANJULABEN WD/O AMRUTBHAI LAVJIBHAI DAVARIA,CHETANBHAI AMRUTBHAI DAVARIA (SON)	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20911	FA/539/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAVANJIBHAI JETHABHAI RADADIA,DEVRAJBHAI KALABHAI RAMANI,NANDLAL KALABHAI RAMANI	(MR SANDEEP N BHATT),MR VIMAL M PATEL
20912	FA/540/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARJIBHAI GOVABHAI-DECD. THRO'BAVAJIBHAI POPATBHAI,	MR VIMAL M PATEL
20913	FA/541/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECEASED NARAYANBHAI KESHAVBHAI,HEIRS OF DECEASED DAMJIBHAI BHAVANJIBHAI DHONIYA,DIWALIBEN WD/O DAMJIBHAI BHAVANJIBHAI DHONIYA,AYUSHIBEN D/O PRAVINBHAI VAJUBHAI AMBALIA,DECEASED RASILABEN D/O DAMJIBHAI BHAVANJIBHAI DHONIYA THRO',SADHNABEN D/O DAMJIBHAI BHAVANJIBHAI DHONIYA,SANGITABEN D/O DAMJIBHAI BHAVANJIBHAI DHONIYA,KAJALBEN D/O DAMJIBHAI,SHILPABEN D/O DAMJIBHAI,ANJANABEN D/O DAMJIBHAI,DIPKUMAR PRAVINBHAI AMBALIA (SON)	,(MR SANDEEP N BHATT),MR VIMAL M PATEL
20914	FA/542/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMANBHAI NARSHIBHAI,BABULAL NARSHIBHAI PATEL	MR VIMAL M PATEL
20915	FA/544/2008	02/07/2008	NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	SOMABHAI KALABHAI GOHIL,SURENDRA ENGINEERING (MUKUT GROUP),RAJESH PANJABI LABOUR CONTRACTOR	RULE SERVED,MR PH PATHAK
20916	FA/549/2008	23/01/2014	DESAI SHANTABEN SURESHBHAI WD/O SURESHBHAI MOTIBHAI,DESAI RINKUBEN SURESHBHAI,DESAI PAVANKUMAR SURESHBHAI,DESAI MOTIBHAI GODADBHAI	MR SP MAJMUDAR,MR KIRIT V CHAUDHARI	BHARVAD KALABHAI HIRABHAI,BHAVSAR JANAKKUMAR NATHALAL,THE ORIENTAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR RITURAJ M MEENA
20917	FA/551/2008	02/05/2009	BHAIJIBHAI AMIJIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	RULE SERVED
20918	FA/552/2008	20/12/2010	PRAKASHBHAI ROHITDAS PATEL THRO' CHIMANBHAI AMTABHAI,	MR NK MAJMUDAR	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
20919	FA/553/2008	29/08/2011	NARANDAS CHUNILAL PATEL SINCE DECD. THRO' HEIRS,SWAMINARAYAN NARANDAS PATEL,DHANISHARAN NARANDAS PATEL,PRITAMBHAI NARANDAS PATEL,HARIPRASAD NARANDAS PATEL,SHANTABEN NARANDAS PATEL,DAYAPRAKASH NARANDAS PATEL,SHARADBHAI NARANDAS PATEL	MR AR MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK

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20920	FA/554/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI JETHABHAI NATHUBHAI,	MR VIMAL M PATEL
20921	FA/555/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSHIBHAI LAXMANBHAI,BHIKHABHAI LAXMANBHAI,UKABHAI LAXMANBHAI,RAJUBHAI LAXMANBHAI,RAJIBEN LAXMANBHAI,RAKHIBEN LAXMANBHAI,SONABEN LAXMANBHAI,VALIBEN LAXMANBHAI	MR VIMAL M PATEL
20922	FA/556/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PUNABHAI LAKHABHAI,	MR VIMAL M PATEL
20923	FA/557/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI BABUBHAI VASHRAMBHAI,KOLI JAGABHAI PALABHAI	MR VIMAL M PATEL
20924	FA/558/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHABHAI SINCE DECD. THRO' JESHABHAI LAKHABHAI,	MR VIMAL M PATEL
20925	FA/559/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALIA PARBATBHAI PALABHAI,	MR VIMAL M PATEL
20926	FA/560/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI JAGABHAI PALLABHAI,	MR VIMAL M PATEL
20927	FA/561/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROOPAI, BHIKHA KANA AND OTHERSTHRO' POA OF MANDAL,	MR VIMAL M PATEL
20928	FA/562/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNIBEN MANDAN,PARMANAND MANDAN	MR VIMAL M PATEL
20929	FA/563/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWAN RAM AND OTHERS THRO' POA OF NATHU,	MR VIMAL M PATEL
20930	FA/564/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI DHIVA, LAXMIBEN AND ORS. POA HOLDER OF JANUBEN PUNABHAI,	MR VIMAL M PATEL
20931	FA/565/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJASHI PALABHAI,	MR VIMAL M PATEL
20932	FA/566/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALA KANA AND OTHERS POA HOLDER OF KARSHAN NARAN,	MR VIMAL M PATEL
20933	FA/567/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHU MASHRIBHAI,PALA MASHRIBHAI	MR VIMAL M PATEL
20934	FA/568/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKA KANA,KANA KALA	MR VIMAL M PATEL
20935	FA/569/2008	20/02/2008	GUJARAT HOUSING BOARD,	(MR YF MEHTA)	CHIMANLAL BHAGVANDAS,JAYANTILAL BHAGVANDAS,HASMUKHLAL BHAGVANDAS,SECOND ADDITIONAL SPL. LAQ OFFICER	
20936	FA/570/2008	20/02/2008	GUJARAT HOUSING BOARD,	(MR YF MEHTA)	HIRALAL GIRDHARBHAI,SECOND ADDL. SPL. LAQ OFFICER	,MR MK VAKHARIA
20937	FA/571/2008	04/08/2009	SAVITRIDEVI W/O. SARDARMAL SHARMA,	MS MEGHA R CHITALIA	NATWAR PARIKH INDUSTRIES LTD. 401,KARISHMA APPRT., 50/B,NEW INDIA ASSURANCE CO.LTD.	SERVED BY AFFIX(N),MR SUNIL B PARIKH
20938	FA/572/2008	15/09/2009	REGIONAL DIRECTOR ESIC,	MR SHASHIKANT S GADE	MAHESH JESINGBHAI PATEL,	MR AJAY L PANDAV
20939	FA/574/2008	23/09/2008	BHARTIBEN SHANKARBHAI PATEL,MANISH SHANKARBHAI PATEL (MINOR),JIMIT SHANKARBHAI PATEL (MINOR)	MR ASPI M KAPADIA	UNION OF INDIA,	(MR BIPIN I MEHTA)
20940	FA/575/2008	09/04/2008	PRAVINBHAI SHAMJIBHAI RATHOD,	(MR ANAND L SHARMA)	AJAY ENGINEERING WORKS THRO' MANAGER/ OWNER/ PARTNER,	MR MUKESH H RATHOD
20941	FA/577/2008	16/09/2008	SMRUTI ROADLINES,	MR MAYUR S BAROT	NEW INDIA ASSURANCE CO. LTD.,KESHAVLAL KANJI KESHAVLAL,JASODABEN KESHAVLAL BHAVANI,PROPRIETOR MAHENDRASINH BHURUBHA	RULE SERVED,MR KV GADHIA,MR MUKESH H RATHOD
20942	FA/578/2008	01/12/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR KV GADHIA	SHABBIRBHAI KALUJI MANSURI,M/S. ROHIT PRODUCTION COMPANY	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
20943	FA/579/2008	29/08/2008	HEIR OF DECD. MAHESHBHAI VASUDEVBHAI: MEENABEN,	MS MAMTA R VYAS	STATE OF GUJARAT,DY. CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
20944	FA/580/2008	20/08/2008	REGIONAL DIRECTOR ESIC,	MR SHASHIKANT S GADE	PRAMODBHAI PRAHLADBHAI C/O. BHANUPRASAD KASHIRAM,	MR HEMANT B RAVAL
20945	FA/581/2008	16/09/2008	CHANDRIKABEN SHAILESH GANDHI,KRUNAL SHAILESH GANDHI,PRIYANKA SHAILESH GANDHI	MR ARPIT A KAPADIA	SHRADDHA AGENCY,UNITED INDIA INSURANCE CO LTD	MR JAYESH A DAVE,MS MEGHA JANI
20946	FA/582/2008	19/11/2013	REGIONAL DIRECTOR ESIC,	MR SHASHIKANT S GADE	KANTILAL JESHAJI RANA,	MR SHAILESH C SHARMA
20947	FA/583/2008	01/08/2008	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	RASIKBHAI P PATEL,	MR SHAILESH C SHARMA
20948	FA/584/2008	12/01/2016	HITESH M. SHAH PROPRIETOR,MANIKANT P. SHAH,HEMAXIBEN M. SHAH	MR UTPAL M PANCHAL	CENTRAL BANK OF INDIA,	MR DHARMESH V SHAH,MR SIDDHARTHA SAMAL
20949	FA/585/2008	12/01/2016	JIGNESH M. SHAH PROPRIETOR,MANIKANT P. SHAH,HEMAXIBEN M. SHAH	MR UTPAL M PANCHAL	CENTRAL BANK OF INDIA,	MR DHARMESH V SHAH,MR SIDDHARTHA SAMAL
20950	FA/586/2008	12/01/2016	HEMAXIBEN M. SHAH PROPRIETOR,MANIKANT P. SHAH	MR UTPAL M PANCHAL	CENTRAL BANK OF INDIA,	MR DHARMESH V SHAH,MR SIDDHARTHA SAMAL
20951	FA/587/2008	12/01/2016	PRIYABEN M. SHAH PROPRIETOR,MANIKANT P. SHAH,HEMAXIBEN M. SHAH	MR UTPAL M PANCHAL	CENTRAL BANK OF INDIA,	MR DHARMESH V SHAH,MR SIDDHARTHA SAMAL
20952	FA/588/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH KHUMANSINH,	(MR A J PATEL)
20953	FA/589/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUVANSANG CHATURBHAI,	
20954	FA/590/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR BHIKHUBHAI NANUBHAI,	
20955	FA/591/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG RAHUBHAI,	
20956	FA/592/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR DIPSANG DEVISING,	
20957	FA/593/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHADOORSINH NATUBHA VAGHELA,	
20958	FA/594/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA GHANSHYAMSINH KHADUBHA,	
20959	FA/595/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKVANA HARISINH BHAVANBHAI,	
20960	FA/596/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA PRUTHAVISINH PRABHATSING,	
20961	FA/597/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA PRAVINSINH UMEDSINH,	
20962	FA/598/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA AJAYSINH KIRITSINH,	
20963	FA/599/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA GHAMBHIRSINH PRABHATSINH,	

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20964	FA/600/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATBHAI LALJIBHAI,	
20965	FA/601/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAV GHANSYAMBHAI LALJIBHAI,	
20966	FA/602/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAV LAMMANBHAI DHUDHABHAI,	
20967	FA/603/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAV BHURABHAI JUGABHAI,	
20968	FA/604/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA DILIPSINH MOBATSINH,	
20969	FA/605/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANSANG RAMSANG,PARMAR KULDEEPSINH MOTISINH	
20970	FA/606/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI RAVJIBHAI PATEL,	RULE NOT RECD BACK
20971	FA/607/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI SARABHAI PATEL,	RULE NOT RECD BACK
20972	FA/608/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHABHAI BHAVANBHIA CHAVADA SINCE DIED HIS HEIRS,RAMESHCHANDRA JETHABHAI (SON),NANIBEN JETHABHAI (DAUGHTER),MANJULABEN JETHABHAI (DAUGHTER)	,RULE NOT RECD BACK
20973	FA/609/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIJI JADDHAJI RATHOD,	RULE NOT RECD BACK
20974	FA/610/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL AMBALAL PATEL,	RULE NOT RECD BACK
20975	FA/611/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHLAMBHAI NURMOHMADBHAI,BHIKHABHAI NATHABHAI PATEL,SURESHBHAI NATHABHAI PATEL SINCE DIED HIS HEIRS,LILAVATIBEN WD/O SURESHBHAI NATHABHAI PATEL,GAURANGBHAI SURESHBHAI PATEL (SON),DIPIKABEN SURESHBHAI PATEL (DAUGHTER),NIMISHA SURESHBHAI PATEL (DAUGHTER),DINESHBHAI NATHABHAI PATEL,DASHRATHBHAI NATHABHAI PATEL,SOMABHAI MANIBHAI PATEL,GHANSHYAMBHAI MANIBHAI PATEL,ALKESHBHAI MANIBHAI PATEL	,RULE NOT RECD BACK
20976	FA/612/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHIA MANDALBHAI DESAI,SANKABHAI MANDALBHAI DESAI,SHANTILAL NATHABHAI MEHTA	RULE NOT RECD BACK
20977	FA/613/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZHAKIRHUSEN KALUMIYA,	RULE NOT RECD BACK
20978	FA/614/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAULBMIYA MIRUMIYA,	RULE NOT RECD BACK
20979	FA/615/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI KHODABHAI PATEL,BHANUMATI CHUNILAL BHATT,JITENDRA CHUNILAL BHATT	RULE NOT RECD BACK
20980	FA/616/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI BHALABHAI PATEL,	RULE NOT RECD BACK
20981	FA/617/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINANATH PARSOTTAMDAS SINCE DIED HIS HEIRS,DHARMISHTHABEN DINANATH (WIFE),VIKESHBHAIDINANATH,PRADUMANBHAI DINANATH (SON),JITENDRABHAI DINANATH (SON),PRAVINBHAI PARSOTTAMDAS,RAMESHBHAI PARSOTTAMDAS	,RULE NOT RECD BACK
20982	FA/618/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADAS GIRJASHANKAR PUROHIT,	RULE NOT RECD BACK

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20983	FA/619/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI BABARBHAI MEHTA SINCE DIED HIS HEIRS,BHARATBHAI CHANDUBHAI (SON),VIKRAMBHAI CHANDUBHAI (SON),USHABEN CHANDUBHAI (DAUGHTER),MEENABEN CHANDUBHAI (DAUGHTER),VIMALBEN CHANDUBHAI (DAUGHTER)SINCE DIED HIS HEIRS,NIRANJABEN LABHSHANKAR,VIJAYBHAI LABHSHANKAR	,RULE NOT RECD BACK
20984	FA/620/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI LALLUBHAI PATEL,	
20985	FA/621/2008	05/09/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI SOMNATH JANI,	
20986	FA/622/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEMLATABEN AJITSINH RANA,	MR YN RAVANI
20987	FA/623/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIRISHKUMAR HIRALAL PATEL,	
20988	FA/624/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHCHANDRA JAGJIVANBHAI PATEL,	
20989	FA/625/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARSINH BECHARSINH RANA,	
20990	FA/626/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DOLATSANG PARTHAMSANG RAJ,PRABHATSINH DOLATSANG RAJ	
20991	FA/627/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHCHANDRA MAGANBHAI,	
20992	FA/628/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI CHHAGANBHAI PATEL,	
20993	FA/629/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKLAL KANTIBHAI PATEL,	
20994	FA/630/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG BAPUBHA GOHIL,	
20995	FA/631/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIERS OF JAGDISHCHANDRA PATEL,NILABEN JAGDISHCHANDRA PATEL,HEMALBEN JAGDISHCHANDRA PATEL,MITUL JAGDISHCHANDRA PATEL	
20996	FA/632/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI DIPABHAI,	
20997	FA/633/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NITINBHAI MAHESHCNANDRA PATEL,	
20998	FA/634/2008	27/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMIBEN WD/O. RATILAL CHANDULAL,	
20999	FA/639/2008	05/04/2019	KISHOR JADAVJIBHAI,	MR PREMAL S RACHH	OWNER OF TRUCK NO. GJ9T7013 RAHIMBHAI B. DHARANI,UNITED INDIA INSURANCE CO. INSURANCE CO. OF TRUCK NO.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RATHIN P RAVAL
21000	FA/640/2008	05/04/2019	RAJESHBHAI LALJIBHAI CHAUHAN,MANISHABEN RAJESHBHAI,CHIRAG RAJESHBHAI,PRIYANKA RAJESHBHAI,LALJIBHAI BHAGVANJIBHAI,KANTABEN LALJIBHAI,SURESHBHAI LALJIBHAI CHAUHAN	MR PREMAL S RACHH	RAHIMBHAI B. DHARANI OWNER,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR RATHIN P RAVAL
21001	FA/641/2008	18/07/2008	DESINGBHAI PUNABHAI DANKA,PUNJALIBEN W/O. DESINGBHAI DHANKA,MINOR RAMILABEN D/O. MOHANBHAIDHANKA,MINOR KALIBEN D/O. MOHANBHAI DHANKA,MINOR RAMESH MOHANBHAI DHANKA,MINOR DINESH MOHANBHAI DHANKA	MR ARPIT A KAPADIA	ABDULRASHID @ MUNNABHAI MAJIDBHAI MIRZA (DELETED),SHAKIRKHAN KAMALKHAN PATHAN,NATIONAL INSURANCE CO. LTD.	

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21002	FA/643/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	HEIRS OF DECD. CHAUDHARI ESANGBHAI KACHARABHAI,CHAUDHARI JIVANBHAI JESANGBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
21003	FA/644/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI CHHAGANBHAI,	MR YN RAVANI
21004	FA/645/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI NARANBHAI,	RULE SERVED
21005	FA/646/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHVINBHAI HIRUBHAI,PARVATIBEN ASHVINBHAI,HIMANSHUBHAI ASHVINBHAI,JANMISHTHABEN ASHVINBHAI	,RULE SERVED
21006	FA/647/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI SHANKARBHAI,SAVITABEN MOHANLAL,MUKESHBHAI MOHANLAL,ASHOKBHAI MOHANLAL,SUBHASHBHAI MOHANLAL,NIRUBEN MOHANLAL,VANITABEN MOHANLAL	,RULE SERVED
21007	FA/648/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI MANILAL,CHANDRALEKHABEN CHIMANBHAI,NIMESHKUMAR CHIMANBHAI,PRITIBEN CHIMANBHAI PATEL,KETUBEN CHIMANBHAI PATEL	,RULE SERVED
21008	FA/649/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI CHHITABHAI,	RULE SERVED
21009	FA/650/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANTABEN TRIBHOVAN PATEL,	RULE SERVED
21010	FA/651/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN ZAVERBHAI,	RULE SERVED
21011	FA/652/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIDAS SINCE DECD. THRO'HEIRHITENDRA LAXMIDAS PATEL,	RULE SERVED
21012	FA/653/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAILESHBHAI NATHUBHAI PATEL,	RULE SERVED
21013	FA/654/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESINH MOHANBAVA,FULSINH ABHESINH RAJ,BHUPATSINH ABHESINH,NARPATSINH ABHESINH RAJ,BALVANTSINH ABESINH RAJ	,RULE SERVED,UNSERVED EXPIRED (R)
21014	FA/655/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI LAXMIDAS,RAMILABEN SHIVABHAI PATEL,CHANDRESHBHAI SHIVABHAI PATEL,PARULBEN SHIVABHAI PATEL,JAYABEN SHIVABHAI PATEL	,RULE SERVED
21015	FA/656/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI KASHIBHAI,AMBALAL KASHIBHAI,VOLTAS SHANUBHAI,ARUNABEN SHANUBHAI	,RULE SERVED
21016	FA/657/2008	04/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI BHAILALBHAI PATEL,	RULE SERVED
21017	FA/658/2008	05/02/2015	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	V ABDULLA BADSHAH,BABUBHAI BACHHUBHAI SHAIKH	NOTICE SERVED,(MR JD AJMERA)
21018	FA/660/2008	24/09/2008	S.T. CORPORATION,LALABHAI NAVGHANBHAI DESAI	MRS VASAVDATTA BHATT	CHETNABEN RAJESHKUMAR SHAH,MINOR MANSIBEN,MINOR YASH,HASMUKHLAL CHANDULAL SHAH,CHAMPABEN HASMUKHLAL SHAH (DELETED)	,MR JAY M BARAIYA,(MR RUSHIKESH J VYAS)
21019	FA/661/2008	24/09/2008	S.T. CORPORATION,LALABHAI NAVGHANBHAI DESAI	MRS VASAVDATTA BHATT	RAMANBHAI AMBALAL PADHIYAR,MINOR RAVINA	MR JAY M BARAIYA,(MR RUSHIKESH J VYAS)
21020	FA/662/2008	24/09/2008	S.T. CORPORATION,LALABHAI NAVGHANBHAI DESAI	MRS VASAVDATTA BHATT	RAMANBHAI AMBALAL PADHIYAR,	MR JAY M BARAIYA,(MR RUSHIKESH J VYAS)
21021	FA/663/2008	24/09/2008	S.T. CORPORATION,LALABHAI NAVGHANBHAI DESAI	MRS VASAVDATTA BHATT	JEPAJI UKAJI MARWADI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21022	FA/664/2008	14/07/2017	NEW INDIA ASSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHETAN KANTIBHAI PATEL,AMISHA KANTIBHAI PURSOTTAMBHAI PATEL,SNEHAL KANTIBHAI PATEL,SARITABEN KANTIBHAI PURSOTTAMBHAI PATEL,BHIKHUBHAI PURSOTTAMBHAI PATEL,THAKARSHIBHAI AMARSHIBHAI BHATASANA	RULE SERVED,(MR PARESH M DARJI)
21023	FA/665/2008	29/06/2009	NEW INDIA ASSURANCE CO LTD.,	MR SHALIN N MEHTA	JAGDISH PURSOTTAMBHAI PATEL,SURESHBHAI PURSOTTAMBHAI PATEL,BHIKHUBHAI PURSOTTAMBHAI PATEL,CHETANBHAI KANTIBHAI PATEL,AMISHA KANTIBHAI PURSOTTAMBHAI PATEL,SNEHAL KANTIBHAI PATEL,SARITABEN KANTIBHAI PURSOTTAMBHAI PATEL,THAKARSHIBHAI AMARSHIBHAI BHATASANA	,NOTICE SERVED,(MR PARESH M DARJI)
21024	FA/666/2008	12/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	KALIN PURSHOTTAM PATIL,VAANTBHAI RATANJI PATEL S.T. DRIVER	RULE SERVED,RULE UNSERVED
21025	FA/667/2008	11/03/2008	NEW INDIA INSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	HEIRS OF DECD. MUNNIBEN IBRAHIMBHAI SHAIKH,ABIDHUSEN IBRAHIMBHAI SHAIKH,SHAHIDHUSEN IBRAHIMBHAI SHAIKH,SAJIDHUSEN IBRAHIMBHAI SHAIKH,NAIMMAHMAD IBRAHIMBHAI SHAIKH,SHIRINBANU IBRAHIMBHAI SHAIKH,JIVANBHAI GOVINDBHAI MAKWANA,DINESHKUMAR KISTURRAM SUTHAR	
21026	FA/668/2008	11/03/2008	NEW INDIA INSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	HEIRS OF DECD. IBRAHIMBHAI SHAIKH,ABIDHUSEN IBRAHIMBHAI SHAIKH,SHAHIDHUSEN IBRAHIMBHAI SHAIKH,SAJIDHUSEN IBRAHIMBHAI SHAIKH,NAIMMAHMAD IBRAHIMBHAI SHAIKH,SHIRINBANU IBRAHIMBHAI SHAIKH,JIVANBHAI GOVINDBHAI MAKWANA,DINESHKUMAR KISTURRAM SUTHAR	
21027	FA/669/2008	15/12/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RATANSINH JAYSINH ZANORA SINCEDECD. THRO' HEIRS & LRS,MANIBEN RATANSINH (WD/O RATAN-SINH),NATPATSINH RATANSINH,GAJRABEN RATANSINH,SHANTABEN RATANSINH,HARENDRASINH RATANSINH	,MR TRILOK J PATEL
21028	FA/670/2008	29/08/2011	NARANDAS CHUNILAL PATEL (SINCE DEC'D THRO' HEIRS & LRS,SWAMINARYAN NARANDAS PATEL,DHANISHARAN NARANDAS PATEL,PRITAMBHAI NARANDAS PATEL,HARIPRASAD NARANDAS PATEL,SHANTABEN NARANDAS PATEL,DAYAPRAKASH NARANDAS PATEL,SHARADBHAI NARANDAS PATEL	MR AR MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
21029	FA/671/2008	02/07/2008	SPL.LAQ OFFICE,STATE OF GUJARAT	GOVERNMENT PLEADER	PACHANBHAI PARAMABHAI,EXECUTIVE ENGINEER	,(MR A J PATEL)
21030	FA/672/2008	02/07/2008	SPL.LAQ OFFICE,STATE OF GUJARAT	GOVERNMENT PLEADER	HIRABHAI KAMABHAI,EXECUTIVE ENGINEER	
21031	FA/673/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISMAIL MUSA VALI,	MR YN RAVANI
21032	FA/674/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIM ASMAL MOHMAD,	MR YN RAVANI
21033	FA/675/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VITTHALBHAI MOHANBHAI,	MR YN RAVANI
21034	FA/676/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	LAKHIBEN JESANGBHAI,	MR YN RAVANI
21035	FA/677/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KHUSHALBHAI NARSINHBHAI,	MR YN RAVANI
21036	FA/678/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISMAIL MUSA VALI,	MR YN RAVANI
21037	FA/679/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIM HAJI ADMINISTRATOR OF MASZID,	MR YN RAVANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21038	FA/680/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ARVINDBHIA BHAILALBHAI,	MR YN RAVANI
21039	FA/681/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAJENDRAKUMAR JETHABHAI,	MR YN RAVANI
21040	FA/682/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SHANTILAL CHHOTUBHAI ADMINISTRATOR OF MAHADEV,	MR YN RAVANI
21041	FA/683/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISA MOHAMMAD ISAP,	MR YN RAVANI
21042	FA/684/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISA MOHMMAD VALI,	MR YN RAVANI
21043	FA/685/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIM VALI ABRAHAM,	MR YN RAVANI
21044	FA/686/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHEMADSHA HUSAINSHA,	MR YN RAVANI
21045	FA/687/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIM AHMAD ASMAL,	MR YN RAVANI
21046	FA/688/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RABIYA GULAM MUSA,	MR YN RAVANI
21047	FA/689/2008	29/08/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIM AHEMAD ISAP,	MR YN RAVANI
21048	FA/690/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SULEMAN AHMAD BAGAS,	MR YN RAVANI
21049	FA/691/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SULEMAN AHMAD BAGAS,ISMAIL AHMAD BAGAS	
21050	FA/692/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KANUBHAI RANCHHODBHAI PATEL,	
21051	FA/693/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF DECD. KASHIBEN ZAVERIBHAI,PARVATIBEN ZAVERIBHAI,SHARDABEN ZAVERIBHAI,MANJULABEN ZAVERIBHAI,AMBALAL NARSINH PATEL	
21052	FA/694/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	FATMABEN WD/O. MOHAMMAD ADAM,	
21053	FA/695/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF DECD. CHANCHALBEN PARAGBHAI PATEL,BHAGVANBHAI PARAGBHAI,RANCHODBHAI PARAGBHAI,BHANUBHAI PARAGBHAI,NATWARBHAI PARAGBHAI,GHANSHYAMBHAI PARAGBHAI,TARABEN PARAGBHAI,HASUMATIBEN PARAGBHAI	
21054	FA/696/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF DECD. ISMAIL UMARJI AHEMAD,FATMABEN ISMAIL,RASIDABEN ISMAIL,HAJI SALIM ISMAIL,IQBAL ISMAIL	
21055	FA/697/2008	29/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' THE SECRETARY,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YUSUF ADAM IBRAHIM,	
21056	FA/699/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINA HASAN ALI,IQBAL HASAN ALI,FARIDA HASAN ALI,FATMA HASAN ALI,MAHERUN HASAN ALI,KHERUN HASAN ALI,JAMILA HASAN ALI	MR MM SAIYED
21057	FA/700/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ALI ADAM,	MR MM SAIYED
21058	FA/701/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA YUSUF IBRAHIM MUNSHI,	MR MM SAIYED
21059	FA/702/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABIYA MUSA MOHMAD,	MR MM SAIYED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21060	FA/703/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MUSA ISMAIL (SINCE DEC'DTHRO' HEIRS & LRS),JUBEDABEN VALIBHAI WD/O VALI MUSA ISMAIL,ABDUL HAQUE VALIBHAI MUSA (SON),MAHMMADHUSSAIN VALIBHAI MUSA (SON),YUSUFBHAI VALIBHAI MUSA(SON),AARIFBHAI VALIBHAI MUSA(SON),JUBEDABEN VALIBHAI MUSA (DAUGHTER),MADINABEN VALIBHAI MUSA (DAUGHTER),YASMINABEN VALIBHAI MUSA (DAUGHTER),KHADIJABEN VALIBHAI MUSA (DAUGHTER),FATMABEN VALIBHAI MUSA (DAUGHTER),HAJRABEN VALIBHAI MUSA (DAUGHTER)	MR MM SAIYED
21061	FA/704/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ALI MOHMAD,	MR MM SAIYED
21062	FA/705/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN VALI DAUD,BASIR VALI DAUD,ISMAIL VALI DAUD,GULAM VALI DAUD,AHMAD HUSAIN VALI DAUD,YAKUB VALI DAUD,ABDUL VALI DAUD,AIYUB VALI DAUD	MR MM SAIYED
21063	FA/706/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA AHMAD HASAN (SINCE DEC'D THRO' HEIRS & LRS),ABDUL MUSA AHMED (SON),YAQUB MUSA AHMED (SON) (SINCE DEC'D THRO'HEIRS &LRS),RABIYA MUSA AHMED (DAUGHTER),RAHIMA MUSA AHMED(DAUGHTER),SIRAJ YAQUB MUSA AHMED (SON)	MR MM SAIYED
21064	FA/707/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL YUSUF,	MR MM SAIYED
21065	FA/708/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUNSHI ABDUL YUSUF,	MR MM SAIYED
21066	FA/709/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHEMAD ALI ADAM,	MR MM SAIYED
21067	FA/710/2008	09/07/2008	THE SPECIAL LAND ACQ. OFFICER,THE STATE OF GUJARAT THRO',EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM AHEMAD VALI (SINE DEC'D THRO' HEIRS & LRS),JUBEDABAN WD/O ISMAIL AADAM,GULAMBHAI ISMAIL (SON),ABDULRASID ISMAIL (SON),ILIYAS ISMAIL (SON),ANAS ISMAIL (SON),ABDULHAFIZ ISMAIL(SON)	MR MM SAIYED
21068	FA/711/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI VERIBHAI PATEL,	MR KM SHETH
21069	FA/712/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI DAHYABHAI,	
21070	FA/713/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG DHULJIBHAI,	
21071	FA/714/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MANSANG LALBHAI,MAHESH MANSANG,MADHUBEN D/O. MANSANG LALABHAI,LALITABEN D/O. MANSANG LALABHAI,BHIKHIBEN D/O. MANSANG LALABHAI,KAPILABEN D/O. MANSANG LALABHAI,SHARDABEN D/O. MANSANG LALBHAI,JADABEN WIDOW OF MANSANG LALABHAI	
21072	FA/715/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI,	
21073	FA/716/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI RAMDASBHAI PATEL,	
21074	FA/717/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI RAMDASBHAI,	
21075	FA/718/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JAYANTIBHAI HIRABHAI,RAMESHBHAI JAYANTIBHAI,HARSHADBHAI JAYANTIBHAI,NIRMALABEN WD/O. JAYANTIBHAI HIRABHAI	
21076	FA/719/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HITESHKUMAR PRAVINCHANDRA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21077	FA/720/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHAILALBHAI CHHOTABHAI,BHIKHIBEN WD/O. BHAILALBHAI CHHOTABHAI,MAHENDRABHAI BHAILALBHAI,HEIRS OF DECD. RAMESHBHAI BHAILALBHAI,MANOJBHAI RAMESHBHAI,KIRTIBEN REMESHBHAI	
21078	FA/721/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI AMIDAS,BHIKHABHAI ISHWARBHAI	
21079	FA/722/2008	11/02/2009	SPECIAL LAQ OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI GOVINDBHAI PATEL,	
21080	FA/723/2008	19/04/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	NANJIBEN JAGUBHAI RATHWA,LOTIYABHAI BHUKHALABHAI RATHWA,GULIBEN LOTIYABHAI RATHWA,RAIJIBHAI PUJABHAI CHAVDA	RULE SERVED,MR.HIREN M MODI
21081	FA/724/2008	19/04/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	TEJLIBEN LASANIYABHAI RATHWA,SIDIYABHAI LASANIYABHAI RATHWA,JAMBUDIBEN BHOTIYABHAI RATHWA,RAIJIBHAI PUJABHAI CHAVDA	RULE SERVED,MR.HIREN M MODI
21082	FA/725/2008	19/04/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	SUMABHAI CHHAGANBHAI RATHWA,RAIJIBHAI PUJABHAI CHAVDA	RULE SERVED,MR.HIREN M MODI
21083	FA/726/2008	19/04/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ARSANBHAI MANJIBHAI RATHWA,RAIJIBHAI PUJABHAI CHAVDA	RULE SERVED,MR.HIREN M MODI
21084	FA/727/2008	19/04/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	TERSINGBHAI DALPABHAI RATHWA,RAIJIBHAI PUJABHAI CHAVDA	RULE SERVED,MR.HIREN M MODI
21085	FA/728/2008	19/04/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHURKABHAI MAGAN RATHWA,RAIJIBHAI PUJABHAI CHAVDA	RULE SERVED,MR.HIREN M MODI
21086	FA/732/2008	14/03/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DILIPSINH NAVALSINH BARAD,HANSABA DILIPSINH BARAD,JAYDEEP DILIPSINH BARAD,BHUMIKA DILIPSINH BARAD,JILUBA NAVALSINH BARAD,NAVALSINH BECHARAJI BARAD,BHEMABHAI JINABHAI @ JESINGBHAI PARMAR,HARI OM TRANSPORT	,MR TUSHAR L SHETH
21087	FA/733/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRSANG MOHANBHAI,	(MR A J PATEL)
21088	FA/734/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIKAMBHAI SHABHAIBHAI,	UNSERVED EXPIRED (R)
21089	FA/735/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSANG GEMALSANG PADHIYAR,	RULE SERVED
21090	FA/736/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALWANTSINH PARBATSINH SOLANKI,	RULE SERVED
21091	FA/737/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULSANG SHANABHAI,	UNSERVED EXPIRED (R)
21092	FA/738/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALSANG GIRDHARBHAI JADAV,	RULE SERVED
21093	FA/739/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI ASHABHAI,	RULE SERVED
21094	FA/740/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI NARSINHBHAI,	RULE SERVED
21095	FA/741/2008	18/09/2008	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG BABARBHAI,	RULE SERVED

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21096	FA/742/2008	20/01/2014	UNITED INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	LAXMIBEN WD/O. BHAVANBHAI JOGABHAI,KANU @ RAJU BHAVANBHAI,SAMATBHAI KHODABHAI BHARWAD,VAGHAJIBHAI RANCHHODBHAI BHUVA	RULE SERVED,RULE UNSERVED
21097	FA/743/2008	06/05/2019	BHUCHAR KHIMSING MIRALA,JINGLI BHUCHAR MIRALA,SHUKMA BHUCHAR MIRALA,RUKMA BHUCHAR MIRALA,SUNITA BHUCHAR MIRALA,NANURAM BHUCHAR MIRALA,DINESH BHUCHAR MIRALA,SUNIL BHUCHAR MIRALA	MR CHIRAG R KOTHARI	G.S.R.T.C. THRO' DIV. MANAGER,	MRS VASAVDATTA BHATT
21098	FA/744/2008	11/09/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KANUBHAI DHANJIBHAI KACHHADIYA,PRAVINBHAI B VADODARIYA	RULE SERVED
21099	FA/746/2008	25/02/2008	ICICI LOMBARD GENERAL INSURANCE CO LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHENDRABHAI JIVABHAI VAGHASHIYA,RITABEN MAHENDRABHAI VAGHASHIYA,JIVABHAI MULJIBHAI VAGHASHIYA,KASHIBEN JIVABHAI VAGHASHIYA,DHANJIBHAI JIVABHAI VAGHASHIYA	
21100	FA/747/2008	01/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	PARULKUMAR RAMESHCHANDRA SHAH,MINOR HITHARCTHI PARULKUMAR SHAH THRO' PARULKUMAR (RES.1),DELETED,DELETED,DELETED,RAJENDRAKUMAR HANSRAJ PUNJABI,M.K.ACHARYA SINCE DECD. THRO' HEIRS,NILABEN MUKESHBHAI ACHARYA,PAYAL MUKESHBHAI ACHARYA,SUMANI MUKESHBHAI ACHARYA,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED,MS HINA DESAI,MR MTM HAKIM
21101	FA/748/2008	01/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	MINOR HITHARTHI PARULKUMAR SHAH THRO' PARULKUMAR SHAH,RAJENDRAKUMAR HANSRAJ PUNJABI,M.K.ACHARYA, SINCE DECD. THRO' HEIRS,NILABEN MUKESHBHAI ACHARYA,PAYAL MUKESHBHAI ACHARYA,SUMANI MUKESHBHAI ACHARYA,UNITED INDIA INSURANCE CO.	,NOTICE SERVED,MS HINA DESAI,MR MTM HAKIM
21102	FA/749/2008	25/02/2008	NEW INDIA ASSURANCE CO. LTD. THRO I/C MANAGER,	MR VASANTS SHAH	RAJESHBHAI RAMJIBHAI DANGAR,MUKTABEN RAJESHBHAI DANGAR,DILIPBHAI RAJESHBHAI DANGAR,RAMJIBHIA KHIMJIBHAI DANGAR,SHARDABEN RAMJIBHAI DANGAR,DEVYATBHAI ARJANBHAI BORICHA,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.,GOVINDBHAI MENANDBHAI HUBAL	
21103	FA/754/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	NOORKIBEN UKADIYA'S L/H AMBALAL RAMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
21104	FA/755/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	GANPAT KESHAV,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
21105	FA/756/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	L/H OF BHAYLABHAI NATHABHAI,CHANCHALBEN BHAYLABHAI,KANTIBHAI BHAYLABHAI,GAMBHIRBHAI BHAYLABHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK, (MR A J PATEL)
21106	FA/757/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	RATILAL MOHANBHAI BHIL,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
21107	FA/758/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	AKBAR AHMAD RASULKHAN,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
21108	FA/759/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL RAMJIBHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
21109	FA/760/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBUBHAI RUPABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21110	FA/761/2008	25/09/2008	SPECIAL LAQ OFFICER (NARMADA YOJNA) UNIT 5, VADODARA,STATE OF GUJARAT	GOVERNMENT PLEADER	KALUBHAI METHABHAI,EXECUTIVE ENGINEER	RULE NOT RECD BACK, (MR A J PATEL)
21111	FA/762/2008	11/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL BHAVANBHAI MANILAL	GOVERNMENT PLEADER, (MR A J PATEL)
21112	FA/763/2008	11/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PRAJAPATI SOMABHAI VITHALDAS,PRAJAPATI PARSHOTTAMBHAI VITHALDAS,PRAJAPATI DHULABHAI VITHALDAS	GOVERNMENT PLEADER, (MR A J PATEL)
21113	FA/764/2008	11/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,BHATT SHANTILAL RAMSHANKAR	GOVERNMENT PLEADER, (MR A J PATEL)
21114	FA/765/2008	11/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL KANJIBHAI MOHIANDAS,PATEL SHAMBUBHAI MOHANDAS	GOVERNMENT PLEADER, (MR A J PATEL)
21115	FA/766/2008	11/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,PATEL PUNJABHAI GANESHDAS	GOVERNMENT PLEADER, (MR A J PATEL)
21116	FA/767/2008	11/07/2011	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,BAROT MADHUBEN SHANTILAL	GOVERNMENT PLEADER, (MR A J PATEL)
21117	FA/769/2008	18/04/2009	RAKESH INDRAVADAN PANCHAL,	MR MTM HAKIM	DALPAT BABUBHAI PARMAR,CHANDRAKANT AMBALAL PATEL,UNITED INDIA INSURANCE CO. LTD.,IKBALBHAI KASAMBHAI PARMAR,PUNAMBHAI KULABHAIK GOHIL,NEW INDIA ASSURANCE CO. LTD.	,MS MEGHA JANI,MR SHALIN N MEHTA
21118	FA/771/2008	21/08/2013	MAHENDRABHAI RAVJIBHAI AMIN,	MR MTM HAKIM	RAMESHBHAI SALSING NAYAK,SAURABH BUILDERS,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
21119	FA/772/2008	21/08/2013	DADABHAI HARIBHAI AMIN,	MR MTM HAKIM	RAMESHBHAI SALSING NAYAK,SAURABH BUILDERS,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
21120	FA/773/2008	04/09/2014	SHANTILAL GIRDHARLAL VASANT,	MR HA SEJPAL,(MR PARESH M DARJI)	KANJIBHAI RAMJIBHAI VAGHELA,KISHORKUMAR AMRATLAL VASANT,THR ORIENTAL INSURANCE COMPANYLIMITED	RULE SERVED,MR VIBHUTI NANAVATI
21121	FA/774/2008	09/05/2012	ORIENTAL INSURANCE CO. LTD.,	MR ADIL R MIRZA	ANILKUMAR JAKISHANDAS MODI,REKHABEN ANILKUMAR MODI,ROHTATH ASHARAMJI JHAT (DELETED),UNION OF INDIA,FIROZ RUSI SHROFF	,RULE UNSERVED,MR NIRAV C THAKKAR,MR AMIT N PATEL
21122	FA/775/2008	09/05/2012	ORIENTAL INSURANCE CO. LTD.,	MR ADIL R MIRZA	SATISHKUMAR DAHYABHAI PARMAR,ROHTATH ASHARAMJI JHAT (DELETED),UNION OF INDIA,FIROZ RUSI SHROFF	,RULE UNSERVED,MR NIRAV C THAKKAR,MR AMIT N PATEL
21123	FA/776/2008	09/05/2012	ORIENTAL INSURANCE CO. LTD.,	MR ADIL R MIRZA	SATISHKUMAR DAHYABHAI PARMAR,MINOR DARPAN SATISHKUMAR PARMAR,ROHTATH ASHARAMJI JHAT (DELETED),UNION OF INDIA,FIROZ RUSI SHROFF	,RULE UNSERVED,MR NIRAV C THAKKAR,MR AMIT N PATEL
21124	FA/777/2008	09/05/2012	ORIENTAL INSURANCE CO. LTD.,	MR ADIL R MIRZA	REKHABEN ANILKUMAR MODI,ROHTATH ASHARAMJI JHAT (DELETED),UNION OF INDIA,FIROZ RUSI SHROFF	,RULE UNSERVED,MR NIRAV C THAKKAR,MR AMIT N PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21125	FA/778/2008	09/05/2012	ORIENTAL INSURANCE CO. LTD.,	MR ADIL R MIRZA	ABHISHEK RAKESHKUMAR MEHTA (MINOR),ROHTATH ASHARAMJI JHAT (DELETED),UNION OF INDIA,FIRZ RUSI SHROFF	,RULE UNSERVED,MR NIRAV C THAKKAR,MR AMIT N PATEL
21126	FA/780/2008	18/04/2009	SPECIAL LAQ OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI CHHOTABHAI,MADHUBEN BHIMABHAI,BHUPATHBHAI BHIMABHAI S/O BHIMABHAI CHOTTABHAI,MAHENDARABHAI BHIMABHAI S/O BHIMABHAI CHOTTABHAI,GULABBEN BHIMABHAI D/O BHIMABHAI CHOTTABHAI,SUSHILABEN BHIMABHAI D/O BHIMABHAI CHOTTABHAI	,UNSERVED EXPIRED (R)
21127	FA/781/2008	11/12/2015	G.S.R.T.C. THRO' DIVI. CONTROLLER,JAGIRSING M. PANJABI	MRS VASAVDATTA BHATT	KANUBHAI MOHANBHAI PATANWADIA THAKOR,ANKITA KANUBHAI PATANWADIA,DHARMESH KANUBHAI PATANWADIA	MR MTM HAKIM
21128	FA/782/2008	09/05/2008	G.S.R.T.C. THRO' DIVI. CONTROLLER,JAGIRSING M. PANJABI	MRS VASAVDATTA BHATT	ANKITA KANUBHAI PATANWADIA MINOR THRO' KANUBHAI MOHANBHAI,	MR MTM HAKIM
21129	FA/783/2008	08/05/2008	THE NEW INDIA ASSURANCE COMPANY LIMITED,	(MR HASMUKH THAKKER)	NIRUBEN SURENDRASINGH VASIYA,DHARAMSING MALLUKSING,MALKIYATSING MOHINDARSING	,MR MTM HAKIM
21130	FA/784/2008	06/05/2013	YUNUSBHAI HAMIDBHAI DHANGA (DECD)THR'HEIRS,HALIMABEN HAMIDBHAI DHANGA,KHERUNBEN WIDOW OF YUNUSBHAI DHANGA,IMRANBHAI YUNUSBHAI DHANGA,IRFANBHAI YUNUSBHAI DHANGA,BISMILLABEN YUNUSBHAI DHANGA,SARFARAJBHAI YUNUSBHAI DHANGA	MR JV JAPEE	DILIPKUMAR MOTISINH RATHOD,IBRAHIMBHAI PIRMOHMED TAMBADIA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
21131	FA/785/2008	29/12/2011	GOPALCHANDRA CHETANDAS MAHATMA,SUGANABEN GOPALCHANDRA MAHATMA,MITT GOPALCHANDRA MAHATMA	MR JIGAR G GADHAVI	KEWALSINGH SATYENDRA TALWADIA,KAMALBEN SATYENDRA TALWADIA,NATIONAL INSURANCE CO. LTD.	MR HAR MOMIN,MR DAKSHESH MEHTA
21132	FA/787/2008	08/12/2008	UNITED INDIA INSURANCE CO. LTD.,	MS AVANI S MEHTA	DANTANI CHAMPAKBHAI CHHANABHAI,RAMCHANDRAGIRI DEVGIRI BAVA,RAJENDRAGIRI NARAYANGIRI BAVA	
21133	FA/788/2008	17/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	CHATURBEN WD/O. HIMMATBHAI FULABHAI CHAUHAN,SURVIRSINH HIMMATSINH CHAUHAN,KIRANBHAI HIMMATSINH CHAUHAN,SURAJBEN HIMMATSINH CHAUHAN,RUMALBHAI RAMBHAI PARMAR,JOGABHAI DHULABHAI BHARWAD	,MR UM SHASTRI
21134	FA/789/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	RAMESHBHAI GOPALJI LAKHANI,PARAG DURLABHJI KARIA,DURLABHJI M. KARIA	,(MR HM PRACHCHHAK)
21135	FA/790/2008	12/04/2019	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	UNION OF INDIA (NEW DELHI),HARJIBHAI VIRAMBHAI RABARI,LILADHAR H BHANUSALI	DELETED,RULE SERVED,MR DEVANG VYAS,MR NIKUNT K RAVAL
21136	FA/791/2008	24/10/2008	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	REVIBEN WD/O. PREMCHANDBHAI CHAUHAN,NATVARBHAI PREMJIBHAI CHAUHAN,THAKOR ABHUJI FULAJI,NAGJIBHAI MADHAVLAL PATEL	,MR. YOGENDRA THAKORE
21137	FA/792/2008	11/03/2008	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	HEIRS OF DECD. RAJESH VALLABHDAS PALA,VALLABHDAS MOHANLAL PALA,VIJYABEN VALLABHDAS PALA,HITESH VALLABHDAS PALA,DARSHNABEN VALLABHDAS PALA,TARUNKUMAR JETHSURBHAI KHACHAR,HARGOVINBHAI JOITARAM PATEL,ORIENTAL INSURANCE CO. LTD.,RAJUBHAI VALLLABHBHAI,MANAGING DIRECTOR	,MR ANSHIN H DESAI
21138	FA/793/2008	10/05/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS AVANI S MEHTA	KHATUNBIBI ILMUDDIN KURESHI,MAHEFUZA SALIMUDDIN KURESHI,MINOR LUBNA SALIMUDDIN KURESHI,MINOR MAZ SALIMUDDIN KURESHI,AMRUTBHAI VITHALBHAI PATEL	(MR SK BUKHARI),MR MAHESHB BARIYA

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21139	FA/795/2008	05/12/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	SHAKUBEN WIFE OF AFINIYABHAI JAMNABHAI GAMIT,AFINIYABHAI JAMNABHAI GAMIT,DHIRUBHAI GAMANBHAI GAMIT,DHARMESHBHAI BUDHIYABHAI DODIA	
21140	FA/797/2008	09/02/2016	RATHOD GOVINDSINH GOBARSINH,RATHOD RATNABEN GOVINDSINH,RATHOD KRISHNABEN WD/O. MUKESHKUMAR GOVINDSINH,MINOR RATHOD ABHAY MUKESHKUMAR	MR TEJAS P SATTA	FARIDBHAI RAHEMANBHAI BELIM,KIRTISINH LAXMANSINH RATHOD,ORIENTAL INSURANCE CO.	RULE SERVED
21141	FA/798/2008	08/03/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	KANKUBA BABUBHAI ZALA,KARANSINH BABUBHA ZALA,NARESHKUMAR BABUBHA ZALA,CHENBA FATESINH ZALA	RULE SERVED
21142	FA/799/2008	30/01/2014	RAJESH BALAN NAYAR,	MR KASHYAP R JOSHI	SUDHAM HARISHANKAR JAYSWAL,DAYASHANKAR G JAYSWAL,THE ORIENTAL INSURANCE CO LTD	MR VIBHUTI NANAVATI,MR AV PRAJAPATI
21143	FA/800/2008	02/05/2017	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	VALKUBHAI BAVKUBHAI BASIYA (DECD)THR'HEIRS,JANUBEN VALUBHAI BASIYA,MINOR BENIBEN VALKUBHAI,MINOR GULABBEN VALKUBHAI,NAYNABEN VALKUBHAI BASIYA,MEGHRAJBHAI VALKUBHAI BASIYA,SUMRIBAI BAVKUBHAI BASIYA,BABUBHAI CHANABHAI SONARA	,RULE SERVED,MR HARSHAD K PATEL
21144	FA/801/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SITABEN BABUBHAI,	(MR A J PATEL)
21145	FA/802/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KHAIR BHARTHUJI SARDARJI,	
21146	FA/803/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMABHAI GOPALDAS THRO' ADMINISTRATOR PATEL BHIKHABHAI,	
21147	FA/804/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIR OF PATEL PRABHUDAS SHAMALDAS PATEL BACHUBHAI PRABHUDAS,	
21148	FA/805/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL HIRABHAI DAHYABHAI & PATEL BHIKHABHAI DAHYABHAI,	
21149	FA/806/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GOVINDBHAI KACHARABHAI &PATEL RAMABHAI KACHARABHAI &,	
21150	FA/807/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM HIRDAS,	
21151	FA/808/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DECD. PATEL KANTIBHAI GIRDHARDAS THRO' PATEL GOVINDBHAI K.,	
21152	FA/809/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL HIRABEN GIRDHARBHAI SHIVRAM,	
21153	FA/810/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MOTIBHAI JIVIDAS THRO' HEIR PATEL KANTIBHAI MOTIBHAI,	
21154	FA/811/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL BABALDAS TAQALDAS,	
21155	FA/812/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DECD. PATEL BHIKHABHAI LALLUDAS THRO' HEIRS,PATEL VISHNUBHAI BHIKHABHAI,PATEL GHANSHYAMBHAI BHIKHABHAI,PATEL DINESHBHAI BHIKHABHAI,PATEL INDIRABEN BHIKHABHAI,PATEL SAROJBEN BHIKHABHAI	
21156	FA/813/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TRIBHOVANDAS PRANDAS THRO' HEIR PATEL BALDEVBHAI T.,	
21157	FA/814/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DECD. PATEL CHHOTABHAI GANGARAM THRO' HIS HEIR,PATEL ASHOKBHAI CHHOTABHAI,PATEL KANTABEN CHHOTABHAI,PATEL SAVITABEN CHHOTABHAI,PATEL LALITABEN CHHOTABHAI	
21158	FA/815/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI SHANKARDAS,	

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21159	FA/816/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SOMABHAI REVABHAI THRO' HEIR & ADM. PATEL JAYANTIBHAI,	
21160	FA/817/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JIVANBHAI JESANGDAS SINCE DECD. THRO' HEIRS,PATEL BALDEVBHAI JIVABHAI,PATEL PURIBEN JIVANBHAI	
21161	FA/818/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VANKAR JIVABHAI KACHARABHAI,	
21162	FA/819/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ASHVINBHAI SOMNATH,	
21163	FA/820/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI KHODABHAI JOITARAM,PATEL JUGABHAI SHIVRAMDAS	
21164	FA/821/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KACHARABHAI MAGANDAS,	
21165	FA/822/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DAHIBEN BALDEVBHAI,	
21166	FA/823/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANTABEN LAXMANBHAI DODIYA,	
21167	FA/824/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMICHAND SHANKARBHAI,	
21168	FA/825/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANUBHAI RANCHHODDAS,	
21169	FA/826/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAIBEN SHIVABHAI SINCE DECD. THRO' HEIRS,PATEL KALUBHAI PASHABHAI,PATEL BALDEVBHAI AMRUTLAL,PATEL SHAILESHBHAI PASHABHAI,PATEL ASHWINBHAI BABUBHAI,PATEL JAGDISHBHAI BABUBHAI,PATEL GEETABEN BABUBHAI,PATEL MADHUBEN PASHABHAI,PATEL ASHABEN PASHABHAI,PATEL SUDHABEN PASHABHAI,PATEL KOKILABEN PASHABHAI,PATEL KANKUBEN PASHABHAI,PATEL JOITABEN AMRUTBHAI,PATEL SHANKUBEN PASHABHAI,PATEL BABIBEN SHIVRAMBHAI,PATEL SITABEN SHIVRAMBHAI	
21170	FA/827/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI MANGALDAS,PATEL AMRUTBHAI KACHARABHAI	
21171	FA/828/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI GIRDHARDAS,	
21172	FA/829/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DAHYABHAI VIRCHANDDAS,	
21173	FA/830/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NITINKUMAR PRAHLADBHAI,	
21174	FA/831/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR KACHARAJI DESAIJI,	
21175	FA/832/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PALIBEN RANCHHODDAS,PATEL NARANBHAI RANCHHODBHAI	
21176	FA/833/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DAHYABHAI JIVABHAI,	
21177	FA/834/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SANKABHAI MAGANDAS,	
21178	FA/835/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI BHIKHABHAI,	
21179	FA/836/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL POPATBHAI SENDHABHAI,	
21180	FA/837/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VISHNUBHAI JIJABHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21181	FA/838/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHIKHABHAI HIMMATBHAI,	
21182	FA/839/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL REVABEN VITTHALBHAI,	
21183	FA/840/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DAHIBEN BHIKHABHAI,	
21184	FA/841/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRATLAL DALSUKHBHAI,PATEL POPATBHAI JIBHAIDAS	,(MR A J PATEL)
21185	FA/842/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHOGILAL SOMABHAI,PATEL HIMMATBHAI SOMABHAI	
21186	FA/843/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANJIBHAI DUNGARDAS,	
21187	FA/844/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KHER KESHAJI RAVAJI,	
21188	FA/845/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GAUTAMBHAI MAGANBHAI,	
21189	FA/846/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRATLAL PRAHLADBHAI,	
21190	FA/847/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KHER CHANDUJI CHHAGUJI,	
21191	FA/848/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KHER JASHUJI MAGANJI,	
21192	FA/849/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI PRAHLADDAS,	
21193	FA/850/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMI CHANCHALBEN KALIDAS THRO'HEIR ADMINISTRATOR, POSSESSION,	
21194	FA/851/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHIKHABHAI SHANKARDAS,PATEL BALDEVBHAI SHANKARDAS	
21195	FA/852/2008	04/08/2008	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHANKARBHAI KACHARABHAI,	
21196	FA/853/2008	28/07/2010	MARUTI CORPORATION,	MR RD DAVE,MR SHASHIKANT S GADE	JAYABA RATANSINH JADEJA,INDRAVIJAYSINH RATANSINH JADEJA SINCE DECD. THROUGH HEIRS,PRABHATBA INDRAVIJAYSINH JADEJA,PANNABA INDRAVIJAYSINH JADEJA,HARPALSINH INDRAVIJAYSINH JADEJA,ILLABA INDRAVIJAYSINH JADEJA,SANJAYSINH INDRAVIJAYSINH JADEJA,KISHORSINH RATANSINH JADEJA,MOHANBA RATANSINH JADEJA,LALITABA RATANSINH JADEJA,KUSUMBA RATANSINH JADEJA,SNEHALATABA RATANSINH JADEJA	,SERVED BY AFFIX(N), (MR S N THAKKAR),THAKKAR AND PAHWA ADVOCATES,MR VIMAL M PATEL
21197	FA/856/2008	10/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TULSIBHAI RANCHHODBHAI,	MR YN RAVANI
21198	FA/857/2008	10/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI BALABHAI,	MR YN RAVANI
21199	FA/858/2008	10/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHINH JETHABHAI TADVI,	MR YN RAVANI
21200	FA/859/2008	10/12/2010	SPECIAL LAND ACQUSITION R OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGUBHAI BHANABHAI DECD.THROUGH THE LRS,MADHUBEN MANGUBHAI,BHARATBHAI MANGUBHAI,AMITABEN MANGUBHAI,VINUBEN MANGUBHAI,KOKILABEN MANGUBHAI	,MR YN RAVANI
21201	FA/860/2008	10/12/2010	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI HIMATBHAI,	MR YN RAVANI
21202	FA/861/2008	01/10/2009	BABUBHAI BIJALBHAI VASAVA,	(MR ALPESH G DODIA)	KOTAK MAHINDRA BANK LIMITED,RAMUBHAI BACHUBHAI BHARWAD	DS AFF.NOT FILED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21203	FA/863/2008	12/04/2010	MINABEN RAMAKANT R AVASTI & D/O HARNARAYANBHAI MISRA,	MR SHAKEEL A QURESHI	RAMAKANT RAMKISHOR AVASTI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
21204	FA/864/2008	12/04/2010	MINABEN RAMAKANT R AVASTI & D/O HARNARAYANBHAI MISRA,	MR SHAKEEL A QURESHI	RAMAKANT RAMKISHOR AVASTI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
21205	FA/867/2008	18/04/2012	HEIRS OF DECD. GULAMHUSAIN BHAIJIBHAI KURESHI,AMIRBIBI GULAMHUSAIN KURESHI,YASINBHAI GULAMHUSAIN KURESHI,IQBALBHAI GULAMHUSAIN KURESHI,ANWARBHAI GULAMHUSAIN KURESHI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	LALJIBHAI THAKRSHIBHAI RATHOD,G.S.R.T.C.,YASINBHAI GULAMHUSAIN KURESHI,IQBALBHAI GULAMHUSAIN KURESHI,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA,MRS FALGUNI D PATEL
21206	FA/868/2008	18/04/2012	AMIRBIBI GULAMHUSAIN KURESHI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	LALJIBHAI THAKRSHIBHAI RATHOD,G.S.R.T.C.,YASINBHAI GULAMHUSAIN KURESHI,IQBALBHAI GULAMHUSAIN KURESHI,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA,MRS FALGUNI D PATEL
21207	FA/869/2008	10/07/2008	G.S.R.T.C.,	MS SEJAL K MANDAVIA	MANABHAI KALUBHAI VANKAR,DANIBEN MANABHAI VANKAR,KALUBHAI MAVABHAI VANKAR,KANKUBEN KALUBHAI VANKAR,RAYSING KALUBHAI PATELIYA	
21208	FA/870/2008	05/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	VALIBEN VARSINGBHAI DAMOR,LAXMAN VARSING DAMOR,BAHADURBHAI VARSING DAMOR,VESHABEN VARSING DAMOR,KASMABEN VARSING DAMOR,CHAMPABEN VARSING DAMOR,PANGALIBEN VARSING DAMOR,KAMUBEN VARSING DAMOR	MR ARPIT A KAPADIA
21209	FA/871/2008	05/03/2012	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	VASANTBHAI NATHALAL SHAH,HANSABEN VASANTBHAI SHAH,KAMAXIBEN VASANTBHAI SHAH,RAMESHBHAI PARSOTAMBHAI VASAVA,DILIPKUMAR KANTILAL SHAH	REFUSED SERVED (R) (70),(MR NALIN K THAKKER)
21210	FA/872/2008	07/04/2017	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HANUBHA NATHUBHA JADEJA L.R OF JAYPALSINH JADEJA,GEETABEN HANUBHAI JADEJA,BAHADURSINH NATHABHAI JADEJA,NATHUBHAI ABHESINH JADEJA	RULE SERVED
21211	FA/873/2008	03/03/2008	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	HEIRS OF DECD. ANILBHAI LALLUBHAI,RANJANBEN ANILBHAI DHODIA PATEL,MINOR SANDIPBHAI ANILBHAI DHODIA PATEL,MINOR ANANDBHAI ANILBHAI DHODIA PATEL,RAMESHBHAI P. JADAV,RAJUBHAI M. KANADE	
21212	FA/874/2008	03/03/2008	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORIZE SIGNATORY,	(MR MAULIK J SHELAT)	RAMABEN PANKAJKUMAR PRAJAPTI,NISHA PANKAJKUMAR PRAJAPATI THROUGH,MONIKA PANKAJKUMAR PRAJAPATI,RAVIKUMAR PANKAJKUMAR PRAJAPATI,POPATJI SOMAJI THAKOR,BHARATKUMAR AMABLAL PATEL,BABUBHAI DODHAI BHARWAD,DIGVIJAYSINH BAHADURSINH JADEJA,PRABHODKUMAR R KALARIYA	
21213	FA/875/2008	13/03/2009	SPECIAL LAND ACQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITSINH AJITSINH RANA,	MR YN RAVANI
21214	FA/876/2008	13/03/2009	SPECIAL LAND ACQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI AMBALAL PATEL,	MR YN RAVANI
21215	FA/877/2008	13/03/2009	SPECIAL LAND ACQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN HIRALAL,	MR YN RAVANI
21216	FA/878/2008	13/03/2009	SPECIAL LAND ACQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARHARISHANKAR SHIVSHANKAR PANDYA,	MR YN RAVANI
21217	FA/879/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUKABHAI HIPABHAI,NANUBHAI BHOTHABHAI,UMEDSANG MANUBHAI	,MR GM AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21218	FA/880/2008	05/08/2008	G.S.R.T.C.,	MR HARDIK C RAWAL	RAMABHAI JIVABHAI GAYAKWAD,ZIMIBEN RAMABHAI GAYAKWAD,SAYAJIBEN TRAMBAKBHAI GAYAKWAD,PIYUSHBHAI TRAMBAKBHAI GAYAKWAD,RAJESHBHAI TRAMBAKBHAI GAYAKWAD,ZIKUBHAI UTTAMBHAI PATEL	RULE SERVED
21219	FA/882/2008	28/02/2019	SHAKUNTALABEN JASHWANTLAL JAIN,MINOR KALPANABEN JASHWANTLAL JAIN,MINOR ALKABEN JASHWANTLAL JAIN,MINOR VINITABEN JASHWANTLAL JAIN,MINOR BHUPENDRA JASHWANTLAL JAIN,MINOR PRIYANKAKUMARI JASHWANTLAL JAIN	(MR NIRAL R MEHTA)	KANUBHAI CHUNILAL CHAUHAN (DRIVER),K.S.PRATAPSINH & CO.,ORIENTAL INSURANCE CO. LTD.,MAHESH BABULAL SONI,NATIONAL INSURANCE CO. LTD.	DS AFF.NOT FILED (R),MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR,MS LILU K BHAYA
21220	FA/883/2008	01/08/2017	LALITABEN WD/O. MOHANSINH BHAVABHAI RATHWA,DHARMENDRASINH MOHANSINH RATHWA,BHAVATSINH MOHANSINH RATHWA	MR MA KHARADI	KALUBHAI MUCHANDBHAI LABANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,MANSUKHBHAI BHAVABHAI BARIA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI
21221	FA/885/2008	09/05/2012	BALASHIYA DHULASINGH BHILALA,	MR.HIREN M MODI	PARSHOTTAMBHAI @ PASHABHAI MANGABHAI VANKAR,YOGESHBHAI VELAJIBHAI CHUDASAMA,UNITED INDIA INSURANCE CO. LTD.,JERAMBHAI KHATUBHAI BHANUSHALU,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA,(MR HASMUKH THAKKER)
21222	FA/886/2008	09/05/2012	MALBAI DADIYA BHILALA,	MR.HIREN M MODI	PARSHOTTAMBHAI @ PASHABHAI MANGABHAI VANKAR,YOGESHBHAI VELAJIBHAI CHUDASAMA,UNITED INDIA INSURANCE CO. LTD.,JERAMBHAI KHATUBHAI BHANUSHALU,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA,(MR HASMUKH THAKKER)
21223	FA/887/2008	09/05/2012	KHEMSINH RICHHEDIA BHILALA,	MR.HIREN M MODI	PARSHOTTAMBHAI @ PASHABHAI MANGABHAI VANKAR,YOGESHBHAI VELAJIBHAI CHUDASAMA,UNITED INDIA INSURANCE CO. LTD.,JERAMBHAI KHATUBHAI BHANUSHALU,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA,(MR HASMUKH THAKKER)
21224	FA/888/2008	09/05/2012	BAISHABENKHEMSINH BHILALA,	MR.HIREN M MODI	PARSHOTTAMBHAI @ PASHABHAI MANGABHAI VANKAR,YOGESHBHAI VELAJIBHAI CHUDASAMA,UNITED INDIA INSURANCE CO. LTD.,JERAMBHAI KHATUBHAI BHANUSHALU,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA,(MR HASMUKH THAKKER)
21225	FA/891/2008	29/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MAHMADHUSSEN YUSUFALI VANIA SINCE DECD THRO' HEIRS,RAHENABEN MAHMADHUSSEN YUSUFALI W/O DECD MAHAMADHUSSEN,SAKINA DAUGHTER OF DECD MAHMADHUSSEN,SAKIRUDDIN SON OF DECD MAHMADHUSSEN,HABIBBHAI RASULBHAI MALEK DRIVER OF S.T.BUS	,MR MA KHARADI
21226	FA/892/2008	08/12/2008	THE UNITED INDIA INSURANCE CO. LTD.,	MS AVANI S MEHTA	DR. KISHOR KUMAR VISABHAI,BABABHAI KESARABHAI PRAJAPATI,PRINCIPAL, VETERINARY COLLEGE,,SARDAR KRISHI UNIVERSITY	,MR DG CHAUHAN
21227	FA/893/2008	25/11/2016	SUTHAR KHEMABHAI BECHARBHAI,	MR JV JAPEE	PARGHI MUKESHKUMAR SAVAJIBHAI,PRAJAPATI ASHOKKUMAR KACHARA- BHAI,NATIONAL INSURANCE CO. LTD	MR NAGESH C SOOD,MR DHARMESH R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21228	FA/894/2008	18/07/2008	MOHAMMAD MUSA SHAIKH,RAISHKHATUN MOHAMMAD MUSA,MOHAMMAD SALAM MOHAMMAD MUSA,MINOR MOHAMMAD IMRAN MOHAMMAD MUSA SHIKH	MR.HIREN M MODI	MITESHKUMAR BALDEVBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MR SUNIL B PARIKH,MS LILU K BHAYA
21229	FA/895/2008	18/07/2008	MOHAMMAD KAIYUM SHAIKH,PANBUBU MOHAMMAD SHAIKH	MR.HIREN M MODI	MITESHKUMAR BALDEVBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.	NOTICE NOT RECD BACK,MR SUNIL B PARIKH,MS LILU K BHAYA
21230	FA/896/2008	14/07/2008	EMPLOYEE STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	CALAMA PUMPS PVT. LTD.,	
21231	FA/901/2008	17/07/2009	THE UNITED INDIA INSURANCE COMPANY LTD. THRO' IT'S,	(MR MAULIK J SHELAT)	FATIMABIBI WD/O AALIYARKHAN PATHAN,ASHRAFKHAN AALIYARKHAN PATHAN,FARIDKHAN ALIYARKHAN PATHAN,MINOR SALMABIBI ALIYARKHAN PATHAN,PASABHAI MAVJIBHAI PATEL,SHRI CHETTAMAL PURNMAL MISTRY	SERVED BY AFFIX. (R),MR MA KHARADI,MR ASHOK N PARMAR,MR MA SAIYAD
21232	FA/903/2008	01/07/2014	MAHENDRAKUMAR DALICHAND MEHTA,	MR MANISH R RAVAL	VASANTIBEN WD/O CHAMANLAL AMBALAL,	MR GM JOSHI
21233	FA/904/2008	19/11/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	LAXMAN RUPARAM,	MR AJAY L PANDAV
21234	FA/905/2008	09/05/2012	LALBABU SUKHLAL SAHANI,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21235	FA/906/2008	09/05/2012	MAHENDRA DHARI NATHNI SAHANI,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21236	FA/907/2008	09/05/2012	SONIA DEVI JOGINDER SAHANI,MINOR MANJUKUMARI JOGINDER SAHANI-THRO. GUARDIAN PET.NO.1,MINOR RANJIT JOGINDER SAHANI THRO. GUARDIAN PETITIONER NO.1,MINOR DIVYA JOGINDER SAHANI THRO. GUARDIAN PETITIONER NO.1,MINOR ANILKUMAR JOGINDER SAHANI-THRO.GUARDIAN PET. NO.1,MINOR SANJIVKUMAR JOGINDER SAHANI-THRO.GUARDIAN PET.NO.1,MUNARIDEVI DHARI SAHANI,MAHENDRA DHARI SAHANI	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21237	FA/908/2008	09/05/2012	NATHNI VAIJNATH SAHANI - DIED DURING PENDENCY OF PETITION,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21238	FA/909/2008	09/05/2012	RAMKAMAL RAMESH SAHANI,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21239	FA/910/2008	09/05/2012	SITARAM JAGRUT SAHANI MACHIMAR BHIL,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21240	FA/911/2008	09/05/2012	BADABHAI @ NAGENDRA DUGENDRA SAHANI,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21241	FA/912/2008	09/05/2012	SURESH DHURAI SAHANI,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21242	FA/913/2008	09/05/2012	LAL BAHADUR KECHAVACHANDRA SAHANI,	MR ARPIT A KAPADIA	NARUL HAK MOHAMMAD UL HAK,NATIONAL INSURANCE CO. LTD.,HAJI DAUD SULEMAN,RAYDHAN RAMJI MALI,NEW INDIA ASSURANCE CO.LTD.	,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)
21243	FA/914/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	TEJAJI GAGAJI,SINCE DECD.THRU HIS HEIRS & L.RS.,SURAJBEN TEJAJI(WIDOW)AGE-50,INDUBEN TEJAJI(DAUGHTER)AGE-39,MINABEN TEJAJI(DAUGHTER)AGE-35,BAHADURSINH TEJAJI(SON),PRAVINSINH TEJAJI(SON)	MR KM SHETH
21244	FA/915/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHANDUJI RATANJI,	
21245	FA/916/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BHAGAVANSINH CHHAGUJI VAGHELA,	
21246	FA/917/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHANDUJI RATANJI,	
21247	FA/918/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RATANJI MADHUJI,	
21248	FA/919/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DHARKADAS BHAGAVANDAS,	
21249	FA/920/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MANUJI GALABJI,	
21250	FA/921/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KARMASHIBHAI ARJANBHAI,	
21251	FA/922/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI BHAIJIBHAI MATHURJI,	
21252	FA/923/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MELAJI KHODAJI,	
21253	FA/924/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRATAPJI KALAJI,VITHALBHAI RAVJIBHAI	
21254	FA/925/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MAGANBHAI NAGJIBHAI,VITHALBHAI RAVJIBHAI	
21255	FA/926/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PARSOTTAMBHAI HARIBHAI,RANCHHODBHAI GOVABHAI	
21256	FA/927/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PARESHBHAI LALJIBHAI,	
21257	FA/928/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PARSOTAM NARANBHAI SALER OF LAND NANJI CHAGAJI,	
21258	FA/929/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PARSOTTAMDAS NARANBHAI- SALER OF LAND KANAJI SHANAJI,	
21259	FA/930/2008	14/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	GOKAJI MAGAJI,	
21260	FA/931/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN ABHESANG HEMATSANG,	(MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21261	FA/932/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUVANSANG CHATURBHAI,	
21262	FA/933/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA PRAVINSING UMEDSING,	
21263	FA/934/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARABHATSING KHUMANSING,	
21264	FA/935/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA GHANSHYAMSINH KHODUBHA,	
21265	FA/936/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA PRUTHVISINH PRABHATSINH,	
21266	FA/937/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN BHARATSINH AMRSANG,	
21267	FA/938/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA JAYENDRASINH KIRITSINH,	
21268	FA/939/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAV MERUBHAI JUGABHAI,	
21269	FA/940/2008	03/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAV LAXMANBHAI DHUDHABHAI,	
21270	FA/941/2008	01/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. UMARBHAI IBRAHIMBHAI,SALIMBHAI UMARBHAI,SIRAJBHAI UMARBHAI,NASIMBEN UMARBHAI,KUNVERBEN WD/O UMARBHAI IBRAHIMBHAI AND GUARDIAN OF,MINOR PARVINBEN UMARBHAI,MINOR SAKILBHAI UMARBHAI	MR GM AMIN
21271	FA/942/2008	01/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSEBHAI ADAMBHAI,	MR GM AMIN
21272	FA/943/2008	01/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN ISABJI,VALIMOHMAD ISABJI	MR GM AMIN
21273	FA/944/2008	01/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIMBHAI ISMAILBHAI MARU,	MR GM AMIN
21274	FA/945/2008	01/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAMHUSEN IBHRAHIMBHAI,	MR GM AMIN
21275	FA/946/2008	26/03/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DHANA RAVA VARCHAND (AHIR),DAHIBEN DHANA VARCHAND,RANCHHOD DHANA VARCHAND,MANJU DHANA VARCHAND,SARIYABAI RAVA VARCHAND,RANA RAVA VARCHAND,SHAMJI GOPALJI DHILA,BHACHAU RAGHA DHILA	,(MR PV NANAVATI),MR VIBHUTI NANAVATI
21276	FA/947/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI CHATURBHAI,	MR GM AMIN
21277	FA/948/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHAJI SOMAJI,	
21278	FA/949/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULAJI RAMAJI,	
21279	FA/950/2008	02/07/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABURJI KOHYAJI,SHIVAJI KOHYAJI,CHANDUJI KOHYAJI	
21280	FA/951/2008	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANJI DAYA (DECD. THRO LEGAL HEIRS AND REP.),DEVRAJ NANJI,VALLABH NANJI,CHANDULAL NANJI,PARVATIBEN NANJI,DIVALIBEN NANJI,LABHUBEN NANJI,RAMABEN NANJI,NANUBEN NANJI	,MR PURVISH J MALKAN
21281	FA/952/2008	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BAVA GANGADAS(DECD. THROLEGAL HEIRS & REP.),GOPALBHAI BAVABHAI	,MR PURVISH J MALKAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21282	FA/953/2008	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHALAL RAVJI (DECD. THRO LEGAL HERIS),BHAGVANJIBHAI NATHALAL,LILA DHAR NATHALAL,MANSUKH NATHALAL,PARSOTTAM NATHALAL,SHANTABEN NATHALAL,MUKTABEN NATHALAL,DHIRAJBEN NATHALAL	,MR PURVISH J MALKAN
21283	FA/954/2008	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL LILADHAR HARDAS,	MR PURVISH J MALKAN
21284	FA/955/2008	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DEVRAJ LADHABHAI FADDOO (DECD. THRO LEGAL HEIRS),DHIRAJLAL DEVRAJ,RAMABEN DEVRAJ,MANJULABEN DEVRAJ	,MR PURVISH J MALKAN
21285	FA/956/2008	23/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL MOHAN PUNJA,GORDHAN MULJI,VITHALDAS MULJI,SURESHKUMAR LILADHAR,MAYURDAS RATANSINH,DEVSHI DHARAMSHI (DELETED),ANILKUMAR GORDHANDAS	,MR PURVISH J MALKAN
21286	FA/957/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI ZAVERBHAI,AMBALAL ZAVERBHAI,PARSOTTAMBHAI ZAVERBHAI,NAGJIBHAI ZAVERBHAI,DAHYABHAI ZAVERBHAI	UNSERVED EXPIRED (R),MR SP MAJMUDAR
21287	FA/958/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI ASHABHAI,YOGESH ASHABHAI,UPENDRA ASHABHAI	MR SP MAJMUDAR
21288	FA/959/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN RANCHHODBHAI,	MR SP MAJMUDAR
21289	FA/960/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN LALJIBHAI,	MR SP MAJMUDAR
21290	FA/961/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL VIKRAMBHAI,	MR SP MAJMUDAR
21291	FA/962/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN CHHITABHAI,KARSHANBHAI CHHITABHAI,BAKORBHAI CHHITABHAI,NARSINHBHAI CHHITABHAI,MADHUBEN CHHITABHAI,NARMADABEN CHHITABHAI	UNSERVED EXPIRED (R),MR SP MAJMUDAR
21292	FA/963/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUSHILABEN KANUBHAI,	MR SP MAJMUDAR
21293	FA/964/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI VITTHALBHAI,	MR SP MAJMUDAR
21294	FA/965/2008	16/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSE ISE ASMAL,	MR SP MAJMUDAR
21295	FA/966/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI KALIDAS PATEL,	RULE NOT RECD BACK
21296	FA/967/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASULMIYA AHMEDMIYA MALEK,	RULE NOT RECD BACK
21297	FA/968/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVAJI MALAJI THAKORE,KANTIJI AMRAJI,SHANABHAI BECHARBHAI PATEL	RULE NOT RECD BACK
21298	FA/969/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI KALIDAS PATEL,KANUBHAI KALIDAS PATEL	RULE NOT RECD BACK
21299	FA/970/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL MADHALAL PATEL,JASUBHAI AMBALAL PATEL	RULE NOT RECD BACK
21300	FA/971/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KETAN MANUBHAI PATEL,	RULE NOT RECD BACK
21301	FA/972/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ATAJI DHUDAJI,LAXMIBEN ATAJI DHURAJI,BABUBHAI ATAJI,MANGAJI ATAJI,ASHOKBHAI ATAJI,GITABEN ATAJI	,RULE NOT RECD BACK
21302	FA/973/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSYAMBHAI MANIBHAI PATEL,	RULE NOT RECD BACK
21303	FA/974/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI MADHAJI THAKORE,	RULE NOT RECD BACK

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21304	FA/975/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH UDAJI PARMAR,	RULE NOT RECD BACK
21305	FA/976/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI LALAJI THAKORE,	RULE SERVED
21306	FA/977/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANABHAI PARMABHAI SINCE DECD. THRO' HEIRS,SHAKIBEN KHANABHAI,GOVINDBHAI KHANABHAI,ISHAVARBHAI KHANABHAI,ARVINDBHAI KHANABHAI,MADHUBEN KHANABHAI,MAGANBHAI PARMABHAI	,RULE NOT RECD BACK
21307	FA/978/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASHRATHBHAI GOVINDBHAI PATEL,	RULE NOT RECD BACK
21308	FA/979/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOTAJI JIVAJI THAKORE,	RULE NOT RECD BACK
21309	FA/980/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI MNANJIBHAI PATEL,	RULE NOT RECD BACK
21310	FA/981/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI JIVABHAI PATEL,	RULE NOT RECD BACK
21311	FA/982/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH UDAJI PARMAR,	RULE NOT RECD BACK
21312	FA/983/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRIKABEN RAMBHAI PATEL,	RULE NOT RECD BACK
21313	FA/984/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDABEN KALAJI (SINCE DEC'D THRO'HEIRS & LRS),THAKORE BHARATBHAI KALAJI,THAKORE PRAHLADBHAI KALAJI,THAKORE RAJESHBHAI KALAJI	,MR KM SHETH
21314	FA/985/2008	04/05/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA NATHABHAI MOTIBHAI,NADODA GANGABEN MOTIBHAI SINCE DIED HIS HEIRS,NATHABHAI MOTIBHAI NADODA SON,KASHIBEN MOTIBHAI NADODA DAUGHTER	,RULE SERVED,MR AMIT C NANAVATI
21315	FA/986/2008	04/05/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA HRIBHAI BHAGVANBHAI,NADODA GANGABEN MOTIBHAI	UNSERVED EXPIRED (R)
21316	FA/987/2008	04/05/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PATEL RANCHHODBHAI HARIBHAI,	RULE SERVED
21317	FA/988/2008	04/05/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	DAVE KIRTIKUMAR DAYASHANKER,	RULE SERVED
21318	FA/989/2008	04/05/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	NADODA KERSHANBHAI NATHABHAI,	MR AMIT C NANAVATI
21319	FA/990/2008	04/05/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	KATARIYA RAMESHBHAI KANUBHAI,	MR AMIT C NANAVATI
21320	FA/991/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENDHABHAI NARSINHBHAI,	
21321	FA/992/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI KESHAVLAL,	
21322	FA/993/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL HARGOVANBHAI,	
21323	FA/994/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL BABABHAI MANILAL,	MR BS PATEL,MRS RANJAN B PATEL
21324	FA/995/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KARSHAN KESHAVLAL,	
21325	FA/996/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL GANGARAM BABALDAS,	MR BS PATEL,MRS RANJAN B PATEL
21326	FA/997/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI CHATURBHAI,	

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21327	FA/998/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL MAGANBHAI,PATEL BALDEVBHAI VITTHALBHAI	
21328	FA/999/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	RAJPUT MANUJI MULUJI,	
21329	FA/1000/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NARANBHAI GANDALAL,	
21330	FA/1001/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL DHAWARKABHAI,	
21331	FA/1002/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	JOSHI HASMUKHBHAI MAFATLAL,	MR BS PATEL,MRS RANJAN B PATEL
21332	FA/1003/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KALIDAS SHIVRAMDAS,	
21333	FA/1004/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DUNGARBHAI NARSINHBHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL SHANTABEN DUNGARBHAI, SON,PATEL DINESHCHANDRA DUNGRABHAISON,PATEL JAGDISHCHANDRA DUNGARBHAI,SON	
21334	FA/1005/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI SHANKARBHAI,PATEL BABUBHAI SHANKARBHAI	
21335	FA/1006/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL SHIVRAMBHAI,	
21336	FA/1007/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	BHIKHABHAI SHAMBHUDAS PATEL,	
21337	FA/1008/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MOTIBHAI BAJIBHAI (SINCE DEC'D THRO' HEIRS & LRS,PATEL BABIBEN MOTIBHAI,WIFE,PATEL REVABEN MOTIBHAI, DAUGHTER,PATEL MAHENDRABHAI MOTIBHAI, SON,PATEL TARABEN MOTIBHAI, DAUGHTER,PATEL BABUBHAI MOTIBHAI,SON,PATEL MUKESHKUMAR MOTIBHAI, SON	,MR BS PATEL,MRS RANJAN B PATEL
21338	FA/1009/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL GANESHDAS,	
21339	FA/1010/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL PRABHUDAS VITTHALDAS,	
21340	FA/1011/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL GOPALBHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL SITABEN MAFATBHAI,WIFE,PATEL JAYESH MAFATBHAI,SON,PATEL ALPESHKUMAR MAFATBHAI, SON,PATEL NITABEN MAFATBHAI, DAUGHTER	
21341	FA/1012/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAMBHAI KACHARABHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL KASHIBEN AMBARAMBHAI, WIFE,PATEL KOKILABEN AMBARAMBHAI, DAUGHTER,PATEL NARESHBHAI AMBARAMBHAI, SON,PATEL CHAMPABEN AMBARAMBHAI, DAUGHTER,PATEL VISHNUBHAI AMBARAMBHAI, SON,PATEL JAYESHBHAI AMBARAMBHAI, SON	
21342	FA/1013/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SENDHABHAI MADHABHAI,	
21343	FA/1014/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KANTABEN AMRUTLAL,	
21344	FA/1015/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI ISHWARLAL,	
21345	FA/1016/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SANKALCHANDBHAI DHWARKABHAI,	

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21346	FA/1017/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MENABEN REVABHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL REVABHAI,HUSBAND DECEASED,PATEL PRAVINBHAI REVABHAI,SON,PATEL ISAABEN REVABHAI, DAUGHTER	
21347	FA/1018/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RAMANLAL NARSINHDAS,	
21348	FA/1019/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMRATBHAI JOITABHAI,	
21349	FA/1020/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL RAMABHAI KALABHAI,	
21350	FA/1021/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PARMAR BALDEVJI MULUJI,	
21351	FA/1022/2008	04/08/2008	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI BECHARBHAI SINCE DECD. THRO,	MR TEJAS P SATTA
21352	FA/1023/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAN AMRA VASAVA - DECD. THROHEIR - RUKHIBEN CHUNILAL MOHAN,	RULE NOT RECD BACK
21353	FA/1024/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISHORSINH GAMBHIRSINH,	RULE NOT RECD BACK
21354	FA/1025/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AIYASABEN ISMAIL ISAP,	RULE NOT RECD BACK
21355	FA/1026/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGABHAI MANSANG VASAVA,	RULE UNSERVED
21356	FA/1027/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGA VECHAN VASAVA,	RULE SERVED
21357	FA/1028/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	THAKARSIBHAI GOVINDBHAI SINCE DECD. THRO' RAVJIBHAI,SPL. LAND ACQ. OFFICE	
21358	FA/1029/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	AJABHAI DALABHAI SINCE DECD. THRO' SHIVABHAI A. PATEL,SPL. LAND ACQ. OFFICE	
21359	FA/1030/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL LAXMANBHAI GOPALBHAI,SPL. LAND ACQ. OFFICE	
21360	FA/1031/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL SAVAJIBHAI MAGANBHAI,SPL. LAND ACQ. OFFICE	
21361	FA/1032/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL LALJIBHAI SHIVABHAI,SPL. LAND ACQ. OFFICER	
21362	FA/1033/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL CHATURBHAI ARJANBHAI,SPL. LAND ACQ. OFFICE	
21363	FA/1034/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL GOVINDBHAI CHHAGANBHAI,SPL. LAND ACQ. OFFICE	
21364	FA/1035/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PAEL TRIBHOVANBHAI BHUDARBHAI,SPL. LAND ACQ. OFFICE	
21365	FA/1036/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL KUBERBHAI SHANKARBHAI,SPL. LAND ACQ. OFFICE	
21366	FA/1037/2008	04/08/2008	NARMADA YOJNA MAIN CANAL VIBHAG - 18,,	M/S TRIVEDI & GUPTA	PATEL SHIVABHAI AJABHAI,SPL. LAND ACQ. OFFICER	
21367	FA/1038/2008	06/07/2010	MILTON PLASTICS JOINT STOCK COMPANY,	MR PRABHAKAR UPADYAY,MR RAJESHWAR J DAVE	PESUMAL K CHANDWANI SINCE DECD THROUGH HEIRS,JANKIBEN PESUMAL CHANDWANI,CHAMATCHAND PESUMAL CHANDWANI,KISHANDCHAND PESUMAL CHANDWANI,KHUBCHAND P CHANDWANI,MUKESH AGRAWAL M/S BAJARANG SUPER STORE,RAJESH MISHRILAL ARYA,ANIL MAKKHANLAL AGRAWAL,DINESH ISHWARBHAI BHAGAT,MAKKANLAL HAJARILAL AGRAWAL	,RULE UNSERVED,MR DEEP D VYAS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21368	FA/1039/2008	21/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DINESHBHAI RAMANBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI
21369	FA/1040/2008	21/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PUNJABHAI JETHABHAI,EXECUTIVE ENGINEER	
21370	FA/1041/2008	21/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KAMLESHBHAI GOVINDBHAI,KAILASBEN CHANDUBHAI GOVINDBHAI,THE EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
21371	FA/1042/2008	21/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PUNJABHAI DESAIBHAI,EXECUTIVE ENGINEER	,MR YATIN SONI,MR HITESH B PATEL
21372	FA/1043/2008	06/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER, NARMADA YOJA,	GOVERNMENT PLEADER	POPATJI BALUJI POH OF JADIBEN ATAJI,MANIBEN ATAJI,BACHIBEN ATAJI,SONIBEN ATAJI,JAMNABEN ATAJI	RULE NOT RECD BACK
21373	FA/1044/2008	25/04/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL NATHABHAI,	MR KM SHETH
21374	FA/1045/2008	13/12/2010	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYABHAI VIRABHAI,HARIBHAI VIRABHAI	MR VIMAL M PATEL
21375	FA/1046/2008	10/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KHUMANSINH PARBATSINH PARMAR,	RULE SERVED
21376	FA/1047/2008	12/11/2016	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BACHABHAI KHODABHAI GOHIL (SINCE DEC'D THRO'HEIRS & LRS),CHANDABEN BACHABHAI GOHIL (WIFE) (DECEASED),RAVJIBHAI BACHABHAI GOHIL(SON)SINCE DECD.THRO.LEGAL HEIRS.,AMARSINH BACHABHAI GOHIL(SON),BHARATSINH RAVJIBHAI GOHIL,RANGITSINH RAVJIBHAI GOHIL	,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
21377	FA/1048/2008	10/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HIMATSINH MAHIJIBHAI PARMAR,	SERVED BY AFFIX. (R)
21378	FA/1049/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HAJI MOHAMMAD BAX,	(MR A J PATEL)
21379	FA/1050/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB AHMAD MUSA,	(MR A J PATEL)
21380	FA/1051/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD UMARJI BHAIJI HAL,	(MR A J PATEL)
21381	FA/1052/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISA MOHAMMAD,	(MR A J PATEL)
21382	FA/1053/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIYAM ABDULLA MOHAMMAD,	(MR A J PATEL)
21383	FA/1054/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HAFEJI PATEL FANASI WALA,	(MR A J PATEL)
21384	FA/1055/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MUSA ASMAL,	(MR A J PATEL)
21385	FA/1056/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SALIM VALI PATEL ADMINI. OF ISE VALI MOHAMMAD A,	(MR A J PATEL)
21386	FA/1057/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHAMD IBRAHIM MUSA ADMINISTRAOR OF MADRESSA,	(MR A J PATEL)
21387	FA/1058/2008	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANIBEN LAGARBHAI,	MR VIMAL M PATEL
21388	FA/1059/2008	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BOGHABHAI VASABHAI,	MR VIMAL M PATEL
21389	FA/1060/2008	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJABHAI LAXMANBHAI,	MR VIMAL M PATEL
21390	FA/1061/2008	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMTBHAI PARBATBHAI,	MR VIMAL M PATEL

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21391	FA/1062/2008	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATHAN YUSUF HUSEN,	MR VIMAL M PATEL
21392	FA/1063/2008	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI RAMBHAI DODIA,KALABHAI HAJABHAI DODIA	MR VIMAL M PATEL
21393	FA/1064/2008	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL ZAVERBHAI SINCE DECD. THRO' HEIRS,PATEL HARSHAD AMBALAL,PATEL NARENDRABHAI AMBALAL,PATEL INDRAVADAN AMBALAL,PATEL SAVITABEN AMBALAL (WIDOW,PATEL NIRMALABEN AMBALAL,PATEL BHARTIBEN AMBALAL,PATEL PARSOTTAMBHAI ZAVERBHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL REVABEN PARSOTTAMBHAI-,PATEL CHANDRAVADAN PARSOTTAM- BHAI,PATEL BHUPENDRA PARSOTTAMBHAI,PATEL DILIPBHAI PARSOTTAMBHAI,PATEL CHHAGANBHAI ZAVERBHAI,PATEL NAGJIBHAI ZAVERBHAI,PATEL DHAYABHAI ZAVERBHAI	,MR SP MAJMUDAR
21394	FA/1065/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJUBHAI HIRABHAI,PRAVINBHAI HIRABHAI,PATEL MAYABEN HIRABHAI (DELETED AS RE-MARRIED),PATEL MAFATBHAI HIRABHAI (BROTHER),PATEL RAJUBHAI HIRABHAI (BROTHER),JYOTSNABEN HIRABHAI PATEL (SISTER),PATEL NITABEN HIRABHAI	,MR SP MAJMUDAR
21395	FA/1066/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHEMAD SULTAN SINCE DECD. THRO' HEIRS,JUBEDABEN AHMED SULTAN (WIDOW),SHABBIRBHAI AHMEDAB SULTAN,RAFIQBHAI AHMED SULTAN,SALIMBHAI AHMED SULTAN,ALLUDIN AHMED SULTAN,AIYUB SULTAN	,MR SP MAJMUDAR
21396	FA/1067/2008	15/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH THE SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI MULJIBHAI,SURAJBEN WIDOW OF MULJIBHAI SINCE DECD.HIS HEIRS.,BHAGVANBHAI MULJIBHAI PATEL,JAGDISHBHAIN MULJIBHAI PATEL,RAJENDRA MULJIBHAI PATEL,RAMANBHAI GORDHANBHAI,THAKORBHAI GORDHANBHAI SINCE DECD.HIS HEIRS.,BHANUBEN THAKORBHAI DELETED AS DIED ON 2.06.1997,ALPABEN THAKORBHAI (DAUGHTER),PRABODBHAI THAKORBHAI,KAPILABEN GORDHANBHAI,KANTABEN GORDHANBHAI,VITTHALBHAI GORDHANBHAI,GANGABEN WIDOW OF GORDHANBHAI	,DELETED,MR SP MAJMUDAR,(MR PARIMAL P PATEL)
21397	FA/1068/2008	02/07/2008	THE STATE OF GUJARAT THRO THE DY. COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AALA NATHUBHAI,MASARI KANABHAI,PITHA KANABHAI	,MR VIMAL M PATEL
21398	FA/1069/2008	02/07/2008	THE STATE OF GUJARAT THRO THE DY. COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJABHAI ZEENABHAI,	
21399	FA/1070/2008	02/07/2008	THE STATE OF GUJARAT THRO THE DY. COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJAN RAMBHAI THRO POWER OF ATT. RATANBEN,RAM NATHUBHAI THRO POWER OF ATT. RATANBEN	,MR VIMAL M PATEL
21400	FA/1071/2008	02/07/2008	THE STATE OF GUJARAT THRO THE DY. COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RAMBHAI,	
21401	FA/1072/2008	02/07/2008	THE STATE OF GUJARAT THRO THE DY. COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHNABHAI VEGHABHAI,VARJANGBHAI VAGHABHAI	
21402	FA/1073/2008	19/01/2015	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	PRASANNAKUMAR KUNJU PILLAI,PRASOOL PRASANNAKUMAR,ARVINDBHAI R KHANT,ANWARBHAI HAJI IBRAHIM	DELETED,RULE SERVED
21403	FA/1074/2008	16/07/2008	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	JAGDISHBHAI DHIRAJBHAI LAAD,RAMESHBHAI MANGALBHAI RATHOD,EXECUTIVE ENGINEER (NATIONAL HIGHWAY)	RULE SERVED BY DS,RULE UNSERVED,MR LR PATHAN
21404	FA/1075/2008	08/10/2008	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	REVABAI BHAISHANKAR SOLICITOR,	MR DAKSHESH MEHTA

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21405	FA/1076/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBHRAHIM MAHMAD,	
21406	FA/1077/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRABHATSINH RAMSANG,	
21407	FA/1078/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHANDKHA KARIMKHA,MAHMADKHAN UMARKHAN	
21408	FA/1079/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RASULBHAI HASANBHAI,	
21409	FA/1080/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NANIBEN PRABHATSINH,	
21410	FA/1081/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KARIMBHAI ARJANBHAI,	
21411	FA/1082/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHANKHA KARIMKHA,	
21412	FA/1083/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KHODAJI MOTIJI,	
21413	FA/1084/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VISHABHAI MOTIBHAI,	
21414	FA/1085/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VISHABHAI MOTIBHAI,	
21415	FA/1086/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRATAPJI KALAJI,	
21416	FA/1087/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISHVARBHAI PUNJABHAI,	
21417	FA/1088/2008	01/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BALDEVSINH PRABHATSINH,	
21418	FA/1090/2008	28/06/2013	DAHYABHAI NATHABHAI,	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY MANAGER	RULE SERVED BY DS
21419	FA/1092/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MAHADEVBHAI JAGMALBHAI,	RULE SERVED
21420	FA/1093/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	VARSANGBHAI DOSABHAI,RANCHHODBHAI DOSABHAI	RULE SERVED
21421	FA/1094/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHODBHAI,	RULE SERVED
21422	FA/1095/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	PACHANBHAI PARMABHAI,	RULE SERVED
21423	FA/1096/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	BHAGWANBHAI RAJABHAI,	RULE SERVED
21424	FA/1097/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	DAJUBHAI KHODABHAI,	RULE SERVED
21425	FA/1098/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	BHALABHAI KALABHAI,	(MR A J PATEL)
21426	FA/1099/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MOHANBHAI ARJANBHAI,	RULE SERVED
21427	FA/1100/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	VELABHAI AMRABHAI,SINCE DECD. THROUGH HIS HEIRS & L.RS.,GANESHBHAI VELABHAI,AGE 58 YRS,SHANKARBHAI VELABHAI,LILIBEN BHIKHABHAI WD/O VELABHAI AGE,61 YRS.,KASHIBEN VELABHAI(DAUGHTER),BABUBEN VELABHAI(DAUGHTER),MAHADEVBHAI YELABHAI	RULE SERVED BY DS,UNSERVED EXPIRED (R)
21428	FA/1101/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MOTIBHAI BHAGVANBHAI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21429	FA/1102/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	VELABHAI AMRABHAI,SINCE DECD. THROUGH HIS HEIRS & L.RS.,GANESHBHAI VELABHAI,AGE,58 SINCE DECD.THRU HIS HEIRS,SHANKARBHAI VELABHAI,LILLIBEN BHIKHABHAI WD/O VELABHAI,KASHIBEN VELABHAI(DAUGHTER),BABUBEN VELABHAI(DAUGHTER),MAHADEVBHAI VELABHAI	RULE SERVED BY DS,UNSERVED EXPIRED (R)
21430	FA/1103/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	SHANKARBHAI GANESHBHAI,	RULE SERVED
21431	FA/1104/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MILANKUMAR TRIKAMLAL BAROT,	HL PATEL ADVOCATES
21432	FA/1105/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MAFABHAI RATUBHAI HEIR OF DAHIBEN WD/O. RATUBHAI B.,	RULE SERVED
21433	FA/1106/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	KAMABHAI KARSHANBHAI,	RULE SERVED
21434	FA/1107/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	KANUBHAI MAFABHAI,	RULE SERVED
21435	FA/1108/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	KANUBHAI MOTIBHAI,	RULE SERVED
21436	FA/1109/2008	30/01/2009	EXECUTIVE ENGINEER,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MAYODIN MURTUJABHAI,	RULE SERVED
21437	FA/1110/2008	30/09/2008	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID,HAJI YUSUFBHAI MOHMAD BHAD,HAJI USMAN MUSA MINDI,HAJI MAKBUL HUSAIN IBRAHIM KHANKHARA,HAJI ISMAIL MOHMAD KHODA	,(MR A J PATEL)
21438	FA/1111/2008	30/09/2008	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI AMINABIBI IBRAHIM PATEL THRO' POA MAKBUL IBRAHIM,	(MR A J PATEL)
21439	FA/1112/2008	30/09/2008	SPECIAL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ABDUL BAKASH,MOHMAD ABDUL BAKSH,AMINABEN ABDUL BASKSH,MEHMUDABEN ABDUL BAKSH,ILIYAS ABDUL BAKSH,ISMAIL ABDUL BAKSH	,(MR A J PATEL)
21440	FA/1113/2008	16/09/2008	G.S.R.T.C.,	MR HARDIK C RAWAL	DELETED,HIRAL RAMESHCHANDRA SHAH,RONAK RAMESHCHANDRA SHAH	,(MR JB PARDIWALA)
21441	FA/1115/2008	16/12/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI GOVINDBHAI,MAHESHBHAI GOVINDBHAI,KAILASHBEN GOVINDBHAI,NAYNABEN GOVINDBHAI,DAIBEN WD/O GOVINDBHAI MARGHABHAI	MR YATIN SONI,MR HITESH B PATEL
21442	FA/1116/2008	30/04/2008	NINA JAYASWAL PRABHAKAR JAYASWAL,	HL PATEL ADVOCATES	PRABHAKAR JAYASWAL MAHENDRAPRASAD JAYASWAL,	MR SK PATEL
21443	FA/1117/2008	12/03/2008	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	KASHIBEN CHHAGANBHAI RAVJIBHAI CHAVDA,JAYANTIBHAI CHHAGANBHAI CHAVDA,HARMINDARSINGH BHURASINGH KOHAR,RUPINDER RAVINDERSINGH KAUR	
21444	FA/1118/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI MULABHAI SOSA,	MR VIMAL M PATEL
21445	FA/1119/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAHABHAI SINCE DECD. THRO' MALABHAI VASABHAI,	
21446	FA/1120/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHINABHAI BHIKHABHAI,	
21447	FA/1121/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI BHAYABHAI,	
21448	FA/1122/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANABHAI BHAGWANBHAI,JETHABHAI DEDABHAI,BALUBHAI SANGRAMBHAI	
21449	FA/1123/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARSIBHAI POLABHAI,	
21450	FA/1124/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYABHAI ARJANBHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21451	FA/1125/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI SIDIBHAI,	
21452	FA/1126/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI BHIKHABHAI,	
21453	FA/1127/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI RAMABHAI,	
21454	FA/1128/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI KALABHAI,	
21455	FA/1129/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI ARJANBHAI,	
21456	FA/1130/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BENABHAI ARJANBHAI,MERUBHAI LAKHABHAI,OGHADBHAI HAJABHAI	
21457	FA/1131/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHARDUL LAKHA SINCE DECD. THRO' HEIRS,LADUBEN SARDULBHAI,MONGHIBEN SARDULBHAI,SIDDIBHAI SARDULBHAI,BHIMBHAI SARDULBHAI,ARJANBHAI SARDULBHAI,JADAVBHAI NANUBHAI	,MR VIMAL M PATEL
21458	FA/1132/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALA DEVAI SINCE DECD. THRO' KOLI BABU KALA,	MR VIMAL M PATEL
21459	FA/1133/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHIKHA KALA,	MR VIMAL M PATEL
21460	FA/1134/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	UDAYSINH RAMBHAI,	MR VIMAL M PATEL
21461	FA/1135/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HAJA PITHA SINCE DECD. THRO' BACHU HAJA,	MR VIMAL M PATEL
21462	FA/1136/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASHRAMBHAI BACHUBHAI,	MR VIMAL M PATEL
21463	FA/1137/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PALA HAJA,	MR VIMAL M PATEL
21464	FA/1138/2008	27/01/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMBHAI KALABHAI ZALA,	MR VIMAL M PATEL
21465	FA/1139/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJABHAI SIDDIBHAI,	MR VIMAL M PATEL
21466	FA/1140/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAKHMAN NANJI,	MR VIMAL M PATEL
21467	FA/1141/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMA NANJI R/O KHAPAT,	MR VIMAL M PATEL
21468	FA/1142/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASHWANTSINH RAMBHAI R/O KHAPAT,	MR VIMAL M PATEL
21469	FA/1143/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANCHA GABHRU,	MR VIMAL M PATEL
21470	FA/1144/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANA GABHRU,	MR VIMAL M PATEL
21471	FA/1145/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATUBHAI JODHABHAI,	MR VIMAL M PATEL
21472	FA/1146/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARASIBHAI JODHABHAI,	MR VIMAL M PATEL
21473	FA/1147/2008	21/02/2014	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	YOGESH QUARRY AND CONCRETE WORKS,ARBITRATOR SHRI A.B. MARATHE	NOTICE SERVED,MR KG SUKHWANI
21474	FA/1148/2008	13/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	REVABAI BHAISHANKAR SOLICITOR,	MR DAKSHESH MEHTA

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21475	FA/1150/2008	14/11/2016	NOORJAHABIBI WD/O KALUBHAI @ MAHMADBHAI RAFIKBHAI SHAIKH,MOINBHAI MAHMADBHAI SHAIKH (MINOR),HUSSAINBHAI MAHMADBHAI SHAIKH (MINOR)	MR TRILOK J PATEL	SANGITABEN CHANDULAL PANWALA,ORIENTAL INSURANCE CO LTD.	MR VIBHUTI NANAVATI,MR KASHYAP R JOSHI
21476	FA/1151/2008	15/07/2008	LEGAL HEIRS OF DECEASED PITAMBARBHAI VIRABHAI VANKAR,SHANTABEN PITAMBARBHAI VANKAR,LALITABEN PITAMBARBHAI VANKAR,MANJUBEN PITAMBARBHAI VANKAR,JETHABHAI PITAMBARBHAI VANKAR,DINABEN PITAMBARBHAI VANKAR	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	DECEASED JAYANTILAL LAKSHMI CHAND SHAH,JITENDRAKUMAR LAKSHMICHAND SHAH,VINODKUMAR LAKSHMICHAND SHAH,THE NEW INDIA ASSURANCE CO.LTD,NARANBHAI BHALABHAI PATEL	,MR KV GADHIA,MR GAURANG K PATEL
21477	FA/1152/2008	13/06/2013	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	VIPUL CHANDRAKANT BHAVSAR,	MR KRUNAL D PANDYA
21478	FA/1154/2008	16/06/2015	BHARATKUMAR BHIKHABHAI PATEL,	MR ASHISH M DAGLI	MANJULABEN @ MEENABEN BALDEVDAS VIRCHANDDAS,	MR TEJAS P SATTA
21479	FA/1155/2008	29/03/2012	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	ASHOKBHAI DWARKADAS VANI,SUSHILABEN DWARKADAS VANI,ANILBHAI LAXMANRAO RAUPNOR,SUNILBHAI LAXMANRAO RUPNOR	DS AFF.NOT FILED (R),MR RAKESH R PATEL
21480	FA/1156/2008	13/03/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	GAURIBEN LAKHABHAI PARMAR,LAKHABHAI VASHRAMBHAI PARMAR,SHOBHA LAKHABHAI PARMAR,KISHOR LAKHABHAI PARMAR,TINA LAKHABHAI PARMAR,PREMJIBHAI DANABHAI KOLI	
21481	FA/1157/2008	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI KARSANBHAI PATEL SINCE DECEASED,MANJULABEN SHANKARBHAI PATEL WIFE,PREMLATABEN SHANKARBHAI PATEL DAUGHTER,VIJAYBHAI SHANKARBHAI PATEL SON,KAMLESHKUMAR SHANKARBHAI PATELSON	,MR NK MAJMUDAR
21482	FA/1158/2008	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI PARSOTTAMBHAI PATEL DECEASED HIS LEGAL HEIRS,DWARKABEN PRABHUBHAI PATEL WIFE SINCE DECEASED,RAMESHBHAI PRABHUBHAI PATEL SON,HASMUKHBHAI PRBHUBHAI PATEL SON,SOMABHAI PRABHUBHAI PATEL SON,KANTIBHAI PRABHUBHAI PATEL SON	,MR NK MAJMUDAR
21483	FA/1159/2008	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI KARSANBHAI PARMAR DECEASED HIS LEGAL HEIRS,GANGABEN SOMABHAI PARMAR WIFE SINCE DECEASED,RANCHODBHAI SOMABHAI PARMAR SON,KANUBHAI SOMABHAI PARMAR SON,REVABHAI RAMJIBHAI PARMAR DAUGHTER,KASHIBEN KANJIBHAI PARMAR DAUGHTER	,MR NK MAJMUDAR
21484	FA/1160/2008	13/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI BHIKHABHAI PARMAR DECEASED HIS LEGAL HEIRS.,KASHIBEN DALPATBHAI PARMAR WIFE - DECEASED,HARIBHAI DALPATBHAI PARMAR SON,DHANIBEN GARSINHBHAI PARMAR DAUGHTER,SAVITABEN MOHANBHAI PARMAR DAUGHTER,RAMANBHAI DALPATBHAI PARMAR SON	,RULE SERVED
21485	FA/1161/2008	14/05/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	ASHABEN GAUTAMBHAI VALA,GAUTAMBHAI POPATBHAI VALA,VANABHAI NARANBHAI MER	
21486	FA/1162/2008	14/05/2008	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	CHAMPABEN RASIKBHAI KUNDADIA,ASHISH RASIKBHAI KUNDALIA	
21487	FA/1163/2008	20/12/2010	ISHWARBHAI BHAILALBHAI PAREKH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MARSHALL & ASSOCIATES
21488	FA/1164/2008	20/12/2010	HOTHABHAI MANABHAI SINCE DECD.THROUGH HEIRS,KANTIBHAI HOTHABHAI,DINESHBHAI HOTHABHAI,SAMUBEN HOTHABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MARSHALL & ASSOCIATES
21489	FA/1165/2008	20/12/2010	MAPHATBHAI BUDHABHAI SINCE DECD. THROUGH HEIRS,KAMLABEN MAPHATBHAI,VAJESINH MAPHATBHAI,RAMILABEN MAPHATBHAI,RAMILABEN MAPHATBHAI,AMRUTBHAI MAPHATBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MARSHALL & ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21490	FA/1166/2008	08/04/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JAMSUBHAI SONJIBHAI GAVIT,RATUBEN JAMSUHAI GAVIT,JIVANBHAI TELABHAI CHAUDHARI,MOHANBHAI DALPATBHAI PATEL	
21491	FA/1167/2008	08/04/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	JAGLUBEN RADTIYABHAI JADAV,NANJIBHAI RADTIYABHAI JADAV,JIVANBHAI TELABHAI CHAUDHARI,MOHANBHAI DALPATBHAI PATEL,PRAMUKHSHRI GUJARAT KHET VIKAS PARISHAD	
21492	FA/1168/2008	24/09/2008	KANJIBHAI RAJABHAI RATHOD,	MR BHARAT JANI	RAMBACHANSING DARSHANSING RAJPUT,BHIMDEVSING BHAISHAHEBBHAI CHUDASAMA,NEW INDIA ASSURANCE CO. LTD.	NOTICE UNSERVED,MR VASANTS SHAH
21493	FA/1169/2008	08/09/2008	GANPATBHAI SABURBHAI PATELIYA,	MR AD OZA	BHARATBHAI LAXMANBHAI BHUDANI,SHANTILAL MOTILAL PATEL,NATIONAL INSURANCE CO. LTD.	
21494	FA/1172/2008	14/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	GOVINDBHAI JETHABHAI PATEL,	NOTICE SERVED
21495	FA/1173/2008	14/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	PUNAMCHAND KOHYABHAI,	NOTICE NOT RECD BACK
21496	FA/1175/2008	19/04/2012	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	LAXMANBHAI RAVJIBHAI KATHODI,BACHUBHAI RATANBHAI DODIYAR	,SERVED BY RPAD (R)
21497	FA/1176/2008	30/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISHWARBHAI LAXMIDAS,PARAQBHAI ISHWARBHAI,KIRITBHAI ISHWARBHAI,SONABEN ISHWARBHAI SINCE DECD THRO' HEIRS,PARAGBHAI ISHWARBHAI,JASHODABEN ISHWARBHAI,JYOTIKABEN ISHWARBHAI,KIRITBHAI ISHWARBHAI	,NOTICE SERVED,UNSERVED EXPIRED (N)
21498	FA/1177/2008	30/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI SHAMALBHAI,	NOTICE SERVED
21499	FA/1178/2008	30/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN PARAGBHAI SINCE DECD. THRO HEIRS,SUBHASHBHAI BHAILALBHAI PATEL	,UNSERVED EXPIRED (N)
21500	FA/1179/2008	18/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI AMBALAL,	(MR A J PATEL)
21501	FA/1180/2008	18/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI JESINGBHAI,	(MR A J PATEL)
21502	FA/1181/2008	18/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI SHAMALBHAI PATEL,	(MR A J PATEL)
21503	FA/1182/2008	18/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANUBHAI KESURBHAI PATEL,	(MR A J PATEL)
21504	FA/1183/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	ARJAN KARSHAN,	MR KL DAVE
21505	FA/1184/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PANCHOLI HAMIR DEVAYAT,	MR KL DAVE
21506	FA/1185/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PANCHOLI PITHABHAI TAPUBHAI,	MR KL DAVE
21507	FA/1186/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	JATUBHAI KESHUBHA,	MR KL DAVE
21508	FA/1187/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	CHANA HIRA SINCE DECD. THRO' GIGA CHANA,	RULE NOT RECD BACK
21509	FA/1188/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PANCHOLI HAMA DEVASHI,	MR KL DAVE
21510	FA/1189/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PANCHOLI LAKHA SAMAT,	MR KL DAVE
21511	FA/1190/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	PRABHAT DEVASHI,	MR KL DAVE

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21512	FA/1191/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	NATVAR DEVASHI,	MR KL DAVE
21513	FA/1192/2008	04/08/2009	EXECUTIVE ENGINEER,DEPUTY COLLECTOR & SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER	HARIBHAI DEVASHIBHAI,	MR KL DAVE
21514	FA/1193/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVJI KALUJI,	
21515	FA/1194/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDKHA KARIMKHA,	
21516	FA/1195/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIMBHAI MAHMADBHAI,	
21517	FA/1196/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MURLIBHAI MOHANBHAI,	
21518	FA/1197/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALGIRI HAMIRGIRI GOSAI,	
21519	FA/1198/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHAJI SOMAJI,RAMAJI SOMAJI	
21520	FA/1199/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAVARALI CHANDMIYA,HASANALI CHANDMIYA	
21521	FA/1200/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALJIBHAI GANABHAI,	
21522	FA/1201/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDAJI MAGAJI,	
21523	FA/1202/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALABHAI HARTANBHAI,	
21524	FA/1203/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATAJI HEMAJI,	
21525	FA/1204/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVAJI GALABJI,	
21526	FA/1205/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVAJI SHANAJI,	
21527	FA/1206/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN ASHABHAI,	
21528	FA/1207/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANJI BHAVANJI,	
21529	FA/1208/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAKIRJI HOTHAJI,	
21530	FA/1209/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANJI SHAKARAJI ZHALA,	
21531	FA/1210/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT JASUBHAI AMIN,	
21532	FA/1211/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJAJI KALUJI,	
21533	FA/1212/2008	13/08/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVJI KALUJI,	
21534	FA/1213/2008	19/06/2008	MANHARBHAI HIMMATBHAI VASAVA,	MR RK MISHRA	INDIRABEN MOHANBHAI VASAVA,	MR NILESH A PANDYA
21535	FA/1214/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALUBHAI HARJIBHAI VASAVA SINCE HIS HEIRS,BHIKHIBEN LALLUBHAI HARJIBHAI WD/O LALLUBHAI VASAVA,DAKSHBEN LALLUBHAI VASAVA DAUGHTER WD/O ASHOKBHAI,NARESHBHAI LALLUBHAI VASAVA SON,JAGDISHBHAI LALLUBHAI VASAVA SON	,MR KM SHETH

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21536	FA/1215/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI LALLUBHAI PATEL,	MR KM SHETH
21537	FA/1216/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VARDHABHAI LALLUBHAI PATEL SINCE DIED HIS HEIRS.,MANJUBEN VARDHBHAI PATEL WD/O VARDHABHAI PATEL DIED ON,PRAMODBHAI VARDHABHAI PATEL SON,PRAVINABEN @ GEETABEN,DAUGHTEROF VARDHABHAI PATEL AND W/O	(MR A J PATEL),MR KM SHETH
21538	FA/1217/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORABHAI DHULABHAI PATEL,	MR KM SHETH
21539	FA/1218/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI PARAGBHAI PATEL,	MR KM SHETH
21540	FA/1219/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJBEN WD/O. DAHYABHAI DHULABHAI PATEL DECD.THRO',IILABEN DAHYABHAI (DAUGHTER) WD/O HANSHRAJBHAI PATEL,SURYAKANTBHAI DAHYABHAI PATEL,LILLABEN DAHYABHAI (DAUGHTER) W/O HITESHBHAI CHUNIBHAI PATEL,GHANSHYAMBHIA DAHYABHAI(SON) (DIED),KIRITBHAI DAHYABHAI (S0N) (DIED),SANKARBHAI DAHYABHAI PATEL (SON) (DIED),URVASIBEN KIRITBHAI WD/O KIRITBHAI,GAURIBEN SANKARBHAI PATEL WD/O SANKARBHAI DAHYABHAI,KANTABEN GHANSHYAMBHAI WD/O GHANSHYAMBHAI DAHYABHAI,SNEHALBEN KIRITBHAI (DAUGHTER)W/O SUNILKUMAR PATEL,TUSHARBHAI SANKARBHAI (SON) AT.SAVLI(PATEL VAGO),LOPABEN KIRITBHAI (DAUGHTER) W/O DUNGUPKUMAR PATEL,NILESHKUMAR SANKARBHAI,KEHSABEN KIRITBHAI (DAUGHTER) W/O MITESHKUMAR PATEL,BHAVESHBHAI KIRITKUMAR (SON)	,MR KM SHETH
21541	FA/1220/2008	14/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI MOHANBHAI SOLANKI DECD. THRO' HEIRS,REVABEN CHANDUBHAI SOLANKI WD/O CHANDUBHAI SOLANKI (DIED),SOMABHAI CHANDUBHAI SOLANKI (SON) DIED.,BHIKHIBEN CHANDUBHAI (DAUGHTERW/O NATUBHIA BARIA (VASAVA),KASHIBEN SOMABHIA SOLANKI WD/O SOMABHAI CHANDUBHAI,SHANTILAL SOMABHAI SOLANKI (SON)	,MR KM SHETH
21542	FA/1222/2008	07/10/2013	LILABEN MANUBHAI JADAV,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MR RR MARSHALL
21543	FA/1318/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI KARSHANBHAI,	MR GM AMIN
21544	FA/1319/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUBHAI LAXMANBHAI,	
21545	FA/1320/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIBHAI KANBHAI,	MR GM AMIN
21546	FA/1321/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVNABEN BHAGVANBHAI,	MR GM AMIN
21547	FA/1322/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI KEHARBHAI,	
21548	FA/1323/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI LAXMANBHAI,	
21549	FA/1324/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIYALBHAI MOHANBHAI,BABUBHAI MOHANBHAI	
21550	FA/1325/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI GAJUBHAI,BHARATBHAI GAJUBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21551	FA/1326/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTBHAI HARBHAMBHAI,	
21552	FA/1327/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI SURSANGBHAI,HALUBHAI SURSANGBHAI	MR GM AMIN
21553	FA/1328/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI RATANBHAI,	MR GM AMIN
21554	FA/1329/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORSANGBHAI KALUBHAI,	MR GM AMIN
21555	FA/1330/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR RAMSANGBHAI KANBHAI,	
21556	FA/1331/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRSINH MANUBHAI,	
21557	FA/1332/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSHIBHAI BHIKHABHAI,	
21558	FA/1333/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI LALJIBHAI,	
21559	FA/1334/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODUBHAI HARIBHAI PARMAR & P OF A HOLDER NO. 2 TO 6,GOVUBHAI HARIBHAI PARMAR,HIRABA HARIBHAI PARMAR,HEMKUNVARBA HARIBHAI PARMAR,SAJJANBA HARIBHAI PARMAR,RAJUBA HARIBHAI PARMAR	,MR GM AMIN
21560	FA/1335/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODUBHAI HARIBHAI PARMAR & P OF A HOLDER NO. 2 TO 6,GOVUBHAI HARIBHAI PARMAR,HIRABA HARIBHAI PARMAR,HEMKUVARBA HARIBHAI PARMAR,SAJJANBA HARIBHAI PARMAR,RAJUBA HARIBHAI PARMAR	,MR GM AMIN
21561	FA/1336/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODUBHAI HARIBHAI PARMAR & P OF A HOLDER OF NO. 2 TO 6,GOVUBHAI HARIBHAI PARMAR,HIRABA HARIBHAI PARMAR,HEMKUVARBA HARIBHAI PARMAR,SAJJANBA HARIBHAI PARMAR,RAJUBA HARIBHAI PARMAR	,MR GM AMIN
21562	FA/1337/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH KHODUBHAI PARMAR,	
21563	FA/1338/2008	20/02/2019	KAMINIBEN RAMESHCHANDRA DARJI,SUNILBHAI RAMESHCHANDRA DARJI,AMIT RAMESHCHANDRA DARJI,DURGABEN KALIDAS DARJI	MR.HIREN M MODI	SUKHRAM TIWARI SHRI RAMLAKHAN TIWARI,J K CONSTRUCTION COMPANY,NEW INDIA ASSURACNE CO..LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,MR PALAK H THAKKAR
21564	FA/1339/2008	27/03/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHANDRASINH JIBHAI PARMAR,RAJUBEN CHANDRASINH PARMAR,RAJENDRASINH CHANDRASINH PARMAR,SHUBHADABEN CHANDRASINH PARMAR	
21565	FA/1340/2008	21/04/2008	UNITED INDIA INSURANCE COMPANY LTD.,	(MR PV NANAVATI)	JANKIBEN @ JASODABEN PRAMODKUMAR PATEL,KAPILABEN RAMESHBHAI PATEL,RAMESHBHAI KANTILAL PATEL,RAMESHBHAI KANTIBHAI PATEL	,MR MEHUL SHARAD SHAH
21566	FA/1341/2008	08/08/2008	NAILESHKUMAR RASIKLAL GANDHI,	MR MG NAGARKAR	UNION OF INDIA THROUGH GENERAL MANAGER,	MS AVANI S MEHTA
21567	FA/1342/2008	08/08/2008	PUSHPABEN BALWANTBHAI PARMAR,	MR MG NAGARKAR	UNION OF INDIA THROUGH GENERAL MANAGER,	MS AVANI S MEHTA
21568	FA/1343/2008	12/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADHAR LALJIBHAI RAJASHIBHAI,	MS AMRITA AJMERA
21569	FA/1344/2008	12/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERAI CHANDRAKANT HIMMATLAL,	MS AMRITA AJMERA
21570	FA/1345/2008	12/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI P. PATHAK,HARBALABEN P. PATHAK	,MS AMRITA AJMERA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21571	FA/1346/2008	12/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ZAVERBHAI JIVABHAI SINCE DIED HIS HEIRS,SHANTABEN ZAVERBHAI WD.,CHAMAPABEN ZAVERBHAI-DAUGH.,BHIKHABHAI ZAVERBHAI- SON,MARGHABEN ZAVERBHAI-DAUGH.,VIJUBHAI ZAVERBHAI-DAUGH.,HIRABEN ZAVERBHAI-DAUGH.,NITABEN ZAVERBHAI- DAUGH.	
21572	FA/1347/2008	12/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ZAVERBHAI JIVABHAI SINCE DIED HIS HEIRS,SHANTABEN ZAVERBHAI WIDOW,CHAMAPABEN ZAVERBHAI-DAUGH.,BHIKHABHAI ZAVERBHAI-SON,MARGHABEN ZAVERBHAI= DAUGH,VIJUBEN ZAVERBHAI -DAUGH,HIRABEN ZAVERBHAI- DAUGH.,NITABEN ZAVERBHAI- DAUGH.	,MS AMRITA AJMERA
21573	FA/1348/2008	12/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL NARMADASHANKAR VAJESHANKAR DECD. THRO' HEIRS,MAHENDRABHAI NARMADASHANKAR RAVAL	,MS AMRITA AJMERA
21574	FA/1350/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	SURPANBHAI VASANTBHAI,	(MR A J PATEL)
21575	FA/1351/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	NAMDARKHAN RASULKHAN,	(MR A J PATEL)
21576	FA/1352/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	SHANTIBHAI MOHENBHAI,	(MR A J PATEL)
21577	FA/1353/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	AMBALAL LALLUBHAI,SINCE DECD THRU HIS HEIRS & L.RS.,JIVIBEN WD/O AMBALAL LALUBHAI,BHIKHABHAI AMBALAL(SON),MATHURBHAI AMBALAL,JASHIBEN D/O AMBALAL LALUBHAI & W/O NANDUBHAI SOMANBHAI BHIL,SAMPATHBHAI AMBALAL (SON)	,(MR A J PATEL)
21578	FA/1354/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	NANIBEN JAGABHAI,	(MR A J PATEL)
21579	FA/1355/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	GANPATBHAI SARADBHAI,	(MR A J PATEL)
21580	FA/1356/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	AMBALAL JIRABHAI,	(MR A J PATEL)
21581	FA/1357/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	NARSING MANSUKHBHAI,SINCE DECDTHRU HIS HEIRS AND L.RS.,BACHIBEN W/O MANSUKHBHAI DALPATBHAI(EXPIRED ON 18/8/98},JAISINGBHIA MANSUKHBHAI {EXPIRED ON 9/2/03},NARSING MANSUKHBHAI (EXPIRED ON 27/4/2007),SHANKERBHAI MANSUKHBHAI BHIL (EXPIRED ON 19/5/2007),SAVITABEN WD/O JAISINGBHAI MANSUKHBHAI,RESHAMBEN WD/O SHANKERBHAI MANSUKHBHAI BHIL,REVABEN W/O NARSING MANSUKHBHAI(EXPIRED ON 22/8/98),HASMUKHBHAI SHANKERBHAI BHIL (SON),KANUBHAI SHANKERBHAI (SON),VINUBHAI SHANKERBHAI(SON),MANJULABEN D/O SHANKERBHAI MANSUKHBHAI & W/O JAYANTIBHAI	,(MR A J PATEL)
21582	FA/1358/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	CHANDUBHAI PANCHIYABHAI,	(MR A J PATEL)
21583	FA/1359/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	PARSOTAM GANESHBHAI,	(MR A J PATEL)
21584	FA/1360/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	VIKRAMBHAI BALIYABHAI,	(MR A J PATEL)
21585	FA/1361/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	PRANBHAI GOVINDBHAI,	(MR A J PATEL)
21586	FA/1362/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	CHIMANBHAI RADATIYABHAI,	(MR A J PATEL)

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21587	FA/1363/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	BHIMABHAI MAGANBHAI,	(MR A J PATEL)
21588	FA/1364/2008	11/09/2009	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA YOJANA, NAHER VIBHAG,	GOVERNMENT PLEADER	SHANABHAI BALABHAI,	(MR A J PATEL)
21589	FA/1368/2008	16/04/2008	UNITED INDIA INSURANCE COMPANY LTD THROUGH REGIONAL OFFICE,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MUKESHBHAI NARSHIBHAI GOVANI SINCE DECD. THROUGH HEIRS,NARSHIBHAI KESHABHAI GOVANI,SHANTABEN NARSHIBHAI GOVANI,SANGITA NARSHIBHAI GOVANI THROUGH NARSHIBHAI K GOVANI,ASHVINBHAI NARSHIBHAI THROUGH NARSHIBHAI K GOVANI,RANJANABEN NARSHIBHAI GOVANI,JILLABHAI SINDHABHAI	
21590	FA/1370/2008	17/02/2012	NARANBHAI REVABHAI PARMAR,KAILASHBEN NARANBHAI PARMAR	MR NV GANDHI	CHANDRASINH DOLATSINH JODHA,DOLATSINH RAISINH SHEKAVAT,NATIONAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL SHARAD SHAH
21591	FA/1371/2008	23/04/2012	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	RAHIMABIBI WD/O. GULAM MURTUZANABIBHAI KHALIFA,MOHAMED FARUQ GULAM MURTUZA,MEHBOOB GULAM MURTUZA,MOHAMED SADIQ GULAM MURTUZA,NATUBHAI BACHUBHAI RATHOD (DELETED),RATILAL DEVJIBHAI PRAJAPATI	DELETED,RULE SERVED,MR MTM HAKIM
21592	FA/1372/2008	23/04/2012	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SAKINABIBI WD/O. I N KHALIFA (DELETED),GULAM MAHIYUDIN KHALIFA,FAREED ISMAIL KHALIFA,SHIRINBANU ISMAIL KHALIFA,NATUBHAI BACHUBHAI RATHOD (DELETED),RATILAL DEVJIBHAI PRAJAPATI	DELETED,RULE SERVED,MR MTM HAKIM
21593	FA/1373/2008	19/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	VIJAYBHAI NAKUMBHAI JEBALIA,VIRENDRABHAI NAVINCHANDRA DAVE	RULE SERVED BY DS
21594	FA/1374/2008	19/02/2016	BAJAJ ALLIANZ GENERAL INSURANC CO. LTD,	MR SHALIN N MEHTA	RAMESHBHAI CHANABHAI BAVALIA,SOMABHAI JIVABHAI SANGHVI,ORIENTAL INSURANCE CO. LTD.,JAGDISH SOMABHAI JAPADIA	RULE UNSERVED,(MR MAULIK J SHELAT)
21595	FA/1375/2008	15/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UBAD DHULABHAI MANKABHAI,	UNSERVED EXPIRED (N)
21596	FA/1376/2008	15/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PAGI PATHUBHAI KALABHAI,PAGI ALAKHABHAI KALABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
21597	FA/1377/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEEER	GOVERNMENT PLEADER	YAKUB ISAP MUSA MOHAMMAD,	(MR A J PATEL)
21598	FA/1378/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEEER	GOVERNMENT PLEADER	MUBARAQ HAJI-ABDULLA,	
21599	FA/1379/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEEER	GOVERNMENT PLEADER	SULEMAN ISE BAGAS,	
21600	FA/1380/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEEER	GOVERNMENT PLEADER	ABDULLA MOHAMMAD UMAR,	(MR A J PATEL)
21601	FA/1381/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEEER	GOVERNMENT PLEADER	IBRAHIM HAGEZI ISMAIL,	
21602	FA/1382/2008	12/03/2008	RAJESH KANTILAL KOLI,	(MR SK BUKHARI)	RATANSINH KUBHSINH,CHANDRAKANT NARHARI PATEL,THE ORIENTAL INSURANCE CO. LTD.	
21603	FA/1383/2008	12/03/2008	AJABBHAI MOHANBHAI KOLI,	(MR SK BUKHARI)	RATANSINH KUBHSINH,CHANDRAKANT NARHARI PATEL,THE ORIENTAL INSURANCE CO. LTD.	

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21604	FA/1384/2008	26/03/2008	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	MANDHARA NATHIBEN @ AMINABEN WIFE OF ISMAILBHAI,RESHMABEN AKHTAR SUMRA,NAZIRBHAI ISMAILBHAI MANDHARA,BASHIRBHAI ISMAILBHAI MANDHARA,MANDHARA SAIRABEN ISMAILBHAI,MANDHARA ARIFBHAI ISMAILBHAI,MANDHARA DHANBHAI KASAMBHAI,SURESHBHAI R. HUMBAL,KANJIBHAI VALLABHBHAI MONANI,NEW INDIA ASSURANCE CO. LTD.	,MR SHASHIKANT S GADE
21605	FA/1385/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	SHANTABEN AMABALAL (SINCE DEC'D THRO'HEIRS & LRS),RAMESHJI AMAJI THAKORE,GOPANJI AMAJI THAKORE (EXPIRED),KESARBEN GOPALJI AMAJI WD/O GOPALJI AMAJI THAKORE (EXPIRED,SUKHABEN AMAJI THAKORE,SPECIAL LAQ OFFICER	,RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
21606	FA/1386/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	JAYANTIBHAI KACHARABHAI (SINCE DEC'D THRO'HEIRS & LRS),LAXMIBEN JAYANTILAL,KETANBHAI JAYANTILAL,SNEHALBHAI JAYANTILAL,SPECIAL LAQ OFFICER	,RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
21607	FA/1387/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	BHIKHABHAI ISHWARBHAI PATEL,SPECIAL LAQ OFFICER	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
21608	FA/1388/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	JAVANJI SHANAJI THAKOR,SPECIAL LAQ OFFICER	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
21609	FA/1389/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD BALVANTSINH HIRAJI,RATHOD BADAJI HIRAJI,RATHOD ABHESINH HIRAJI	MR R.K.MANSURI
21610	FA/1390/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVRAMBHAI LALJIBHAI,RAMJIBHAI ARJANBHAI	MR R.K.MANSURI
21611	FA/1391/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIYA PRATAPSINH NATHUSINH,DIYA NATVARSINH NATHUSINH,DIYA SUDHABA NATHUSINH	MR R.K.MANSURI
21612	FA/1392/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI KARAMSHIBHAI,	MR R.K.MANSURI
21613	FA/1393/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD PARBATSINH HARISINH,RATHOD INDRASINH PARBATSINH,RATHOD RATANSINH PARBATSINH	,MR R.K.MANSURI
21614	FA/1394/2008	02/05/2009	RAMBHA KHUMANSINH GEMALSINH SINDHA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
21615	FA/1395/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI PARSOTTAMBHAI,	
21616	FA/1396/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALPANABEN MAHESHBHAI & LAXMIBEN AMBALAL - THRO',	
21617	FA/1397/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDUBEN HIRABHAI ZAVERBHAI,KANTIBHAI NAGJIBHAI	
21618	FA/1398/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DORA SWAMINARAYAN TEMPLE ADMINISTRATOR - CHHAGANBHAI M.,	
21619	FA/1399/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANUDUBHAI KHUSHALBHAI,	
21620	FA/1400/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANUBHAI NATHABHAI,	
21621	FA/1401/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHBHAI SHANKARBHAI,	
21622	FA/1402/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI JIBHAIBHAI DECD.THROUGH THE LRS,JIVIBEN PRASOTTAMBHAI PATEL,ATINBHAI PARSOTTAMBHAI PATEL,HANSABEN,REKHABEN	

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21623	FA/1403/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABEN PARSOTTAMBHAI,	
21624	FA/1404/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITENDRABHAI PARSOTTAMBHAI,	
21625	FA/1405/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI PARSOTTAMBHAI,	
21626	FA/1406/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI MULJIBHAI SINCE DECD. THRO' GHANSHYAMBHAI S.,	
21627	FA/1407/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTABHAI SHAMALBHAI,	
21628	FA/1408/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI BHAGWANBHAI,	
21629	FA/1409/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN GORDHANBHAI,	
21630	FA/1410/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARABEN SINCE DECD. THRO' MULJIBHAI PARAGBHAI,	
21631	FA/1411/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI NATVARBHAI,YOGESHBHAI NATWARBHAI	
21632	FA/1412/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALKRUSHNA NARANBHAI,	
21633	FA/1413/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI - ADMINISTRATOR KETANBHAI ZAVERBHAI,	
21634	FA/1415/2008	16/06/2009	GUJARAT STATE COOPERATIVE COTTON FEDERATION LTD,N M SHARMA MANAGING DIRECTOR	MR ASHISH M DAGLI	MAHADEV ASSOCIATES PROPRIETOR,	MR AM PAREKH,MR MITUL R DESAI
21635	FA/1416/2008	24/09/2015	ARUJITA JITENDRABHAI JASOLIYA (DECD. THRO LEGAL HEIRS & REP),JITENDRA DHANJIBHAI JASOLIYA,ANABEN JITENDRABHAI JASOLIYA	MR PREMAL S RACHH	DHIRAJLAL GOVABHAI,VIJAY MOHANLAL MORZARIYA,ORIENTAL ASSURANCE CO. LTD,HEIRS OF DECD. MAHOBATSINH VIJAYSINH JADEJA,RAMNIK KUNVARBA MAHOBATSINH JADEJA,YOGENDRASINHJI MAHOBATSINH JADEJA,DHARMENDRASINH MAHOBATSINH JADEJA,UDAYSINH MAHOBATSINH JADEJA	,MR KM SHETH,MR RITURAJ M MEENA
21636	FA/1417/2008	15/09/2008	GAGJIBHAI RANCHHODBHAI DEVIPUJAK,	MR HARSHAD K PATEL	KARIMBHAI DAUDBHAI GHANCHI,NATIONAL INSURANCE CO. LTD.	
21637	FA/1418/2008	22/03/2011	ASHVINKUMAR BHURALAL,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21638	FA/1419/2008	22/03/2011	TALSHIBHAI VALJIBHAI SABAPARA,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21639	FA/1420/2008	23/02/2016	SAROJBEN VINODBHAI MODI,JAGRUTIBEN VINODBHAI MODI,KHUSBU VINODBHAI MODI,AASITABEN VINODBHAI MODI MINOR	MR AMIT N PATEL	VORA MAJIDBHAI ISMAIL,CHIEF OFFICER,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR BM MANGUKIYA
21640	FA/1421/2008	10/05/2019	KALABHAI @ KANO DHANAJIBHAI PARMAR SINCE DECD. THRO' HEIRS,GALIYABHAI DHANAJIBHAI PARMAR,RAJALIBEN KALA @ KANO PARMAR,KAJALBEN KALA @ KANO PARMAR	MR HARSHIT S TOLIA	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
21641	FA/1422/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBABEN BHAILALBHAI SINCE DECD. THRO' HEIRS,DINESHCHANDRA BHAILALBHAI,DAXABEN D/O. BHAILALBHAI,NAYNABEN D/O. BHAILALBHAI	,MR KM SHETH
21642	FA/1423/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMADALI SULEMAN UDHARADAR,	MR KM SHETH

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21643	FA/1424/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRAPRASAD BHOGILAL ACHARYA(DECD.THROUGH THE LRS),ANSUYABEN NARENDRAPRASAD ACHARYA (WIDOW),URESHBHAI NARENDRAPRASAD ACHARYA (SON),BIPINBHAI NARENDRAPRASAD ACHARYA (SON),RASMIKABEN NARENDRAPRASAD ACHARYA (DAUGHTER),ILABEN NARENDRAPRASAD ACHARYA (DAUGHTER)	,MR KM SHETH
21644	FA/1425/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKLAL MADHUSUDAN,	MR KM SHETH
21645	FA/1426/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRAPRASAD HARIVALLABH BECHAR,	MR KM SHETH
21646	FA/1427/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL,	MR KM SHETH
21647	FA/1428/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI MOHAMMAD ISA NATHA,	MR KM SHETH
21648	FA/1429/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AIYUB DAUD MOHAMMAD SHERKHAN,	MR KM SHETH
21649	FA/1430/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAJANAND CHATURLAL PATEL,	MR KM SHETH
21650	FA/1431/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ISMAIL MOGHA (ADMINISTRATOR OF MADRESA SATTRIYA GOSAI),	MR KM SHETH
21651	FA/1432/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAQUB ABRAHAM MOHAMMAD KHNUNI,	MR KM SHETH
21652	FA/1433/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AIYUBALI MOHAMMAD UMMAR,	MR KM SHETH
21653	FA/1434/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF ISMAILALI HASAN,	MR KM SHETH
21654	FA/1435/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MOHAMMAD IBRAHIM MASTER,	MR KM SHETH
21655	FA/1436/2008	04/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI YUSUF (ADMN.) OF MADRESA-E-IMDADIYA,	MR KM SHETH
21656	FA/1437/2008	18/07/2008	MANILAL PRABHATSINH KOLI,	MR ARPIT A KAPADIA	MANHARBHAI BHAILALBHAI PUROHIT,VIJAYSINH AMARSINH & CO.,ORIENTAL INSURANCE CO. LTD.	
21657	FA/1438/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI MELABHAI VASAVA,	MR SP MAJMUDAR
21658	FA/1439/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI SOMABHAI,	MR SP MAJMUDAR
21659	FA/1440/2008	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG MELABHAI,SAVITABEN RAMSANG MELABHAI,RAMESHLAL RAMSANG MINOR,RAIGIBHAI RAMSANG MINOR	RULE SERVED,MR SP MAJMUDAR
21660	FA/1441/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRIYAVADAN GOVINDBHAI - MINOR THRO' VITTHALBHAI JESANGBHAI,	UNSERVED EXPIRED (R)
21661	FA/1442/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI BECHARBHAI DECD.THROUGH THE LRS,SHANTABEN SOMABHAI WD/O,KAILASBEN SOMABHAI D/O,CHAMPABEN SOMABHAI D/O,SURESHBHAI SOMABHAI,DASHRATHBHAI SOMABHAI DECD.THROUGH THE LRS,MADHUBEN DASHRATHBHAI D/O,SITABEN DASHRATHBHAI D/O,HANSABEN DASHRATBHAI D/O,SUNILBHAI DASHRATBHAI D/O	,UNSERVED EXPIRED (R)
21662	FA/1443/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI BHAGWANBHAI,AMBALAL BHAGWANBHAI DECD.THROUGH THE LRS,ZAVERBEN AMBALAL WD/O,SANJAYBHAI AMBALAL SON,RAMESHBHAI AMBALAL SON,DAHYABHAI BHAGWANBHAI,SHANABHAI BHAGWANBHAI	,RULE SERVED

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21663	FA/1444/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI AMAYDAS,MANJUBEN AMAYDAS,SHUSHILABEN AMAYDAS DECD.THROUGH THE LRS,VIMALKUMAR DINESHBHAI PATEL,KALPESHKUMAR DINESHBHAI PATEL,DINESHBHAI RANCHHODBHAI PATEL,KUSUMBEN AMAYDAS	,MR SP MAJMUDAR
21664	FA/1445/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRA DEVJIBHAI,	MR SP MAJMUDAR
21665	FA/1446/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI DEVJIBHAI,	MR SP MAJMUDAR
21666	FA/1447/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI MATHURBHAI,SURAJBEN MATHURBHAI GUARDIAN OF BHUPENDRABHAI MATHURBHAI,MANJULABEN MATHURBHAI,SURAJBEN MATHURBHAI	MR SP MAJMUDAR
21667	FA/1448/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI MANGALBHAI DECD.THROUGH THE LRS,JASHODABEN BHAILALBHAI WD/O,MOHITBHAI BHAILALBHAI SON,ISHVARBHAI MANGALBHAI,JETHABHAI MANGALBHAI,ARVINDBHAI MANGALBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR
21668	FA/1449/2008	02/09/2008	YAGNESHKUMAR PARMANAND KHARADI,	MR UM SHASTRI	PARESHKUMAR JAYANTILAL SHAH,KASHOKKUMAR CHAMPAKLAL SHAH,ORIENTAL INSURANCE CO. LTD.	
21669	FA/1451/2008	07/08/2008	BIPINCHANDRA DHIRAJLAL SHAH,	MR HM PARIKH	BHALABHAI MOHANBHAI PARMAR,NATIONAL INSURANCE CO LTD.,DILIPBHAI DHIRAJLAL SHAH DRIVER CUM OWNER	
21670	FA/1454/2008	08/08/2008	FATESINH CHANDUBHAI SOLANKI,	MR AS ASTHAVADI	DINMOHAMMAED KARIMBHAI MUSAJI,KAIYUMBHAI ISMAILBHAI MAKNOJIA,ORIENTAL INSURANCE CO. LTD.	
21671	FA/1455/2008	26/07/2010	GUJARAT TELEPHONE CABLES LTD,	MR NITIN K MEHTA	BHARAT SANCHAR NIGAM LTD,BANK OF INDIA AHMEDABAD CORPORATE BANKING	,MR SS PANESAR
21672	FA/1456/2008	26/09/2008	JETHABHAI UKADIYABHAI VASAVA,	MR RITURAJ M MEENA	GANGABEN W/O. DALPAT BHARSING VASAVA,MANDABEN DALPAT VASAVA,SAROJBEN DALPAT VASAVA,PUSHPABEN DALPAT VASAVA,DIPIKABEN DALPAT VASAVA,MINOR USHABEN DALPAT VASAVA,MINOR SARASWATIBEN DALPAT VASAVA,VIRJI REVLA VASAVA	NOTICE SERVED,MR KASHYAP R JOSHI
21673	FA/1457/2008	03/04/2008	STATE OF GUJARAT THRO' THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN SHAMALSINH JAVANSINH,	
21674	FA/1458/2008	03/04/2008	STATE OF GUJARAT THRO' THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN KANAKSINH JAVANSINH,	
21675	FA/1459/2008	03/04/2008	STATE OF GUJARAT THRO' THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN GAMUBA MADHUSINH,	
21676	FA/1460/2008	03/04/2008	STATE OF GUJARAT THRO' THE COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN MADHAJI KHUMAJI SINCE DECD. THRO' HEIRS,JAVANSINH MADHUSINH CHAUHAN HEIR OF JAVANI MASANGJI,NATHUBA KANAKSINH JAVANSINH	
21677	FA/1462/2008	08/08/2008	UNION OF INDIA THRO' GENERAL MANAGER,	MS SHILPA R SHAH	JANAKBA PRAVINSINH,JAIVIRSINH PRAVINSINH ------ MINOR---------,YOGENDRASINH PRAVINSINH --------- MINOR----------,KRISHNABA DEEPSINH	MR MAHESH B SHAH,MR KUNAL M SHAH
21678	FA/1463/2008	07/05/2013	NEW INDIA ASSURANCE CO LTD,,	MR GC MAZMUDAR,MR HG MAZMUDAR	HANSHABEN BHARATJI SENGHAJI THAKOR,AJAY BHARTI THAKORE MINOR THRO' RESPDT NO.1,SENGHAJI MOHANJI THAKOR,VALIBEN SENGHAJI THAKOR,GUJARAT STATE ROAD TRANSPORT CORPORATION,VIKRAMSINH ANUPSINH JADEJA,BALVANTSINH KHODAJI THAKOR	RULE SERVED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT,MR.HIREN M MODI
21679	FA/1464/2008	24/09/2013	NEW INDIA ASSURANCE COMPANY LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VIJAYKUMAR PREMANAND SHAH,JAGDISHCHANDRA R SHAH,RAJENDRA RAMNIKLAL SHAH	DELETED,RULE SERVED

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21680	FA/1465/2008	07/05/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAMILABEN FULABHAI SOLANKI,SHANKARBHAI FULABHAI SOLANKI,SARASWATI FULABHAI SOLANKI,SACHINKUMAR FULABHAI SOLANKI THROUGH RAMILABEN F SOLANKI,DHARMISHTABEN YOGESHBHAI PRAJAPATI	RULE SERVED,MR MTM HAKIM
21681	FA/1466/2008	02/09/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	KANKUBEN MAFABHAI ZINABHAI PATNI,RUPABEN MAFABHAI PATNI,SONALBEN MAFABHAI PATNI,ZINABHAI MAGANBHAI PATNI,VALIBEN ZINABHAI PATNI,GUJARAT STATE ROAD TRANPORT CORPORATION,JAYANTILAL K PATEL C/O KANTILAL UMABHAI MIR	RULE SERVED
21682	FA/1467/2008	30/01/2012	THE NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KHATARBHAI MANIBHAI DAMOR,RAIJIBHAI BAPUJI MALIWAD,RAMANBHAI BAPUJI MALIWADI	RULE SERVED,MR MAKBUL I MANSURI,MR GAUTAM H GADHAVI,(MR MUKESH B DAVE)
21683	FA/1468/2008	01/09/2008	UNITED INDIA INSURANCE COMPANY LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	INDUBEN KRUSHNASINH THAKUR,NITABEN KRUSHNASINH THAKUR,HEMABEN KRUSHNASINH THAKUR,SANGITABEN KRUSHNASINH THAKUR,KAILASHBEN KRUSHNASINH THAKUR,CHHAYABEN KRUSHNASINH THAKUR,VINODSINH KRUSHNASINH THAKUR,HARSHABEN KRUSHNASINH THAKUR,ISHWARLAL BHAIRAVLAL,PARASBHAI GILUJI	RULE SERVED BY DS,MR NITIN M AMIN
21684	FA/1470/2008	15/12/2010	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI RAVJIBHAI (SINCE DEC'D THRO'HIERS & LRS),SAMJUBEN W/O. BHIKHUBHAI (DEC'D THRO'HEIRS & LRS),VASANTBHAI BHIKHUBHAI PATEL,ASHABEN BHIKHUBHAI PATEL,DILIPBHAI BHIKHUBHAI PATEL,GHANSHAMBHAI RAVJIBHAI,GORDHANBHAI RAVJIBHAI SINCE DECD. THRO' HEIRS,KANTABEN GORDHANBHAI,DAXABEN GORDHANBHAI,MEENABEN GORDHANBHAI,DUSHYANTBHAI GORDHANBHAI,RAMESHBHAI RAVJIBHAI	,RULE UNSERVED,(MR A J PATEL)
21685	FA/1471/2008	15/12/2010	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI MOTIBHAI PATEL SINCE DECD. THRO' HEIRS,MADHUBEN RAMANBHAI PATEL,PANNABEN RAMANBHAI PATEL,NILAMBEN RAMANBHAI PATEL,BHAVIKBHAI RAMANBHAI PATEL	,RULE UNSERVED,(MR A J PATEL)
21686	FA/1473/2008	30/10/2018	PANLAL BHOGILAL,BHAILALBHAI B PATEL,BHARTIBEN BHOGILAL,KASHYAPBHAI A PATEL	MR MRUGEN K PUROHIT	JASHUMATIBEN NANDANDAS,GOPALKRISHNADAS GOSWAMI,CHARITY COMMISSIONER,DASTAN PRIVATE LIMITED	GOVERNMENT PLEADER,RULE SERVED,MR HARIN P RAVAL,MR MITUL K SHELAT,MR C B UPADHYAYA
21687	FA/1475/2008	09/06/2016	BIL METAL INDUSTRIES LTD,	M/S TRIVEDI & GUPTA	RAMESHBHAI GORDHANBHAI SOLANKI,V VIJAYAN PROPRIETOR OF GETCO ENGINEERS	SERVED BY RPAD (R),MR MTM HAKIM
21688	FA/1476/2008	25/02/2015	CHANDRIKABEN WD/O. BHALABHAI AMBALAL PRAJAPATI,HETALBEN BHALABHAI PRAJAPATI,JIGNESH BHALABHAI PRAJAPTI,PINKI BHALABHAI PRAJAPATI,CHETAN BHALABHAI PRAJAPATI	HL PATEL ADVOCATES	VIJAPALSINH SAGARPAL JAT,SURAJMAL BEHRUMAL SAINI,ORIENTAL INSURANCE CO.	RULE SERVED,MR VASANTS SHAH
21689	FA/1477/2008	18/07/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	VIDYABEN W/O. VIRSINH DHANJIBHAI GARASIYA,PRAGNESH VIRSINH GARASIYA,MINOR HEMANT VIRSINH GARASIYA,NARMADABEN RAMANBHAI VASAVA,GAURAV RAMANBHAI VASAVA,PRIYANKABEN RAMANBHAI VASAVA	(MR NIRZAR S DESAI),MR TEJAS M BAROT
21690	FA/1479/2008	08/09/2008	MAHASUKHBHAI GANDHI,MRUDULABEN MAHASUKHBHAI GANDHI,MEHUL MAHASUKHBHAI GANDHI	MR BA SURTI	MANGAJI PUNJAI THAKORE,LAXMI BUILDER,TULSIDAS VRUNDAVANDAS PATEL,NATIONAL INSURANCE CO.LTD.	,MR MEHUL SHARAD SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21691	FA/1481/2008	03/10/2016	AJITSINH AMARSINH JADAV,	MR HM PARIKH	SPECIAL LAND ACQUISITION OFFICER,GRUH GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
21692	FA/1482/2008	26/09/2008	LIYAKKAT ALI MAHAMADMIYA MALEK,	MR HM PARIKH	JIVANJI T RATHOD,NANJIBHAI RAMJIBHAI SOLANKI,NATIONAL INSURANCE CO LTD	
21693	FA/1483/2008	18/07/2008	MAHARASTHRA STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SOMARAM SAVAJI KATARA,DILIP SHIVAJI SURVANSHI,MEVAD TRANSPORT COMPANY,THE UNITED INDIA INSURANCE COMPANY LTD	
21694	FA/1484/2008	03/07/2008	A M T S THRO' TRANSPORT MANAGER,	MR HS MUNSHAW	ASHOK KALIDAS CHAUHAN,DILIP KALIDAS DRIVER	
21695	FA/1486/2008	06/05/2019	NAUTAMLAL DEVJIBHAI KESHARIYA,	MR TUSHAR L SHETH	MILINDBHAI KISHORBHAI MUNGPARA,IFFCO TOKIO GENERAL INSURANCE CO. LTD.	RULE SERVED,MS KIRTI S PATHAK
21696	FA/1488/2008	15/12/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	SAVITABEN MANILAL RATHOD,PRAKASH MANILAL RATHOD,M/S. V.R.PATEL	,(MR PARESH M DARJI)
21697	FA/1489/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	JAGATSINH KUBERSINH RATHOD (DECD)THR'HEIRS,CHANDRABA JAGATSINH RATHOD,SARDARSINH JAGATSINH RATHOD,GAMABA JAGATSINH RATHOD,PRATAPSINH JAGATSINH RATHOD,JINDUSINH JAGATSINH RATHOD,CHAKUSINH JAGATSINH RATHOD,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	,RULE SERVED,MR JV JAPEE,MR PALAK H THAKKAR
21698	FA/1490/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	BHARTIBEN PRAVINSINH RATHOD,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
21699	FA/1491/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	LAXMIBEN DAHYABHAI PARMAR,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
21700	FA/1492/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	MUKESHBHAI JAVANJI PARMAR,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
21701	FA/1493/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	RAMABHAI MADHABHAI BHAGNI,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR,MR HITESH S PADHYA
21702	FA/1494/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	VIJAYKUMAR MOHOBATSINH RATHOD,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
21703	FA/1495/2008	15/07/2013	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	ADANRSINH VAJESINH RATHOD(DECDTHR'HEIRS,DHULIBA ADANRSINH RATHOD,AGARSINH ADANRSINH RATHOD,RANJITSINH ADANRSINH RATHOD,DINESHKUMAR PAMJIBHAI RATHOD,BHARATKUMAR BABABHAI PRAJAPATI,VISHNUBHAI JOYTABHAI PRAJAPATI,MAHIPATSINH HIMATSINH CHAVDA,UNITED INDIA INSURANCE CO. LTD.	,RULE SERVED,MR PALAK H THAKKAR
21704	FA/1497/2008	10/04/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	NANAJI HATHIJI THAKORE,BHALIBEN NANAJI HATHIJI THAKORE,SUDHABEN HARISHBHAI AGRAWAL,HARISHBHAI SATISHBHAI AGRAWAL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21705	FA/1500/2008	12/12/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KAILASBEN SHANTILAL MAKWANA,JETHABHAI BAVJIBHAI MAKWANA,KAMLABEN JETHABHAI MAKWANA,SUKHLAL KISHANLAL CHANDEL,BHUPATSINGH B SUTARIA,NATIONAL INSURANCE CO LTD,PARESH VIRSINGH RANA,RANJITSINH KIRITSINH RANA	,RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM,MR VC THOMAS
21706	FA/1501/2008	12/12/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JETHABHAI BAVJIBHAI MAKWANA,KAMLABEN JETHABHAI MAKWANA,SUKHLAL KISHANLAL CHANDEL,BHUPATSINGH B SUTARIA,NATIONAL INSURANCE CO LTD,PARESH VIRSINGH RANA,RANJITSINH KIRITSINH RANA	RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM,MR VC THOMAS
21707	FA/1502/2008	11/12/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	PATEL CHANDRIKABEN SEVANTILAL,SHAH ALPESHKUMAR JASWANTLAL DRIVER,HANSABEN VISHNUBHAI RAVAL	,MR AV PRAJAPATI
21708	FA/1503/2008	26/11/2013	MADHUBEN PRATAPBHAI BAROT,URVASHI PRATAPBHAI BAROT,MINAXI PRATAPBHAI BAROT,MANISHA PRATAPBHAI BAROT,ANITA PRATAPBHAI BAROT,MINOR NILESH PRATAPBHAI BAROT GUARDIAN APP. NO.1,MINOR AMIT PRATABHAI BAROT GUARDIAN APP. NO.1	MR HRIDAY BUCH	UNITED INDIA INSURANCE COMPANYLTD.,RAJESHKUMAR G. DAVE	SERVED BY AFFIX. (R),MR PALAK H THAKKAR
21709	FA/1504/2008	01/07/2019	UNITED INDIA INSURANCE COMPANYLIMITED,	SHARMISHTA A DAVE	LAXMIBEN ARVINDBHAI PATEL,DIVYABEN A. PATEL,GAURAV A. PATEL,MADHUBHAI RAMBHAI KHACHAR,RAMBHAI TAPUBHAI KHACHAR	RULE SERVED BY DS,SERVED BY AFFIX. (R)
21710	FA/1505/2008	11/08/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	SANTOKBEN MAHESHBHAI CHAUDHARI,YASHKUMAR MAHESHBHAI MINOR,PRATAPBHAI HIRABHAI CHAUDHARI,RAJIBEN PRATAPBHAI CHAUDHARI,SOLANKI KARSANBHAI SAKARABHAI,JASHUJI MADARJI THAKORE (BARAD),CHAUDHARI ISHWARBHAI PUNJABHAI,GOSWAMI ARVINDVAN LAXMANVAN,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR SHASHIKANT S GADE,MR TEJAS P SATTA
21711	FA/1506/2008	23/01/2009	UNION OF INDIA,DY. CONTROLLER OF STORE	MS MEGHA JANI	SHANTIBEN WD/O RAVISHANKER V. MUDLIYAR,KAMLESH RAVISHANKAR V MUDLIYAR,SUNDRIBEN V MUDLIYAR	
21712	FA/1507/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AEMDUBHA ATUBHA,	(MR A J PATEL)
21713	FA/1508/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF BAPJIRAJ ATUBHA,KAMLABA BAPJIRAJ,BHUPATSINH BAPJIRAJ,RANJITSINH BAPJIRAJ	
21714	FA/1509/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORAVALSINH BAPUBHA,BHARATSINH BAPUBHA	
21715	FA/1510/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALJIBHA BAPUBHA,	(MR A J PATEL)
21716	FA/1511/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RULJIBHA KALUBHAI, GUARDIAN OFMINOR BAPUJIRAJ FALJIBHA,	
21717	FA/1512/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHERBHA KALUBHA,	
21718	FA/1513/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF SANKUBEN BAPASAHEB,HANSABA BAPASAHEB,MERAJBIBI BAPASAHEB	
21719	FA/1514/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF FALJIBHA KALUBHA,IQBAL FALJIBHAI,SABBHA FALJIBHA,JORABHA FALJIBHA,BAPURAJ FALJIBHA,BANUBA FALJIBHA	
21720	FA/1515/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF BAPJIRAJ AATUBHA,KAMLABA BAPJIRAJ,BHUPATSINH BAPJIRAJ,RANJITSINH BAPJIRAJ	
21721	FA/1516/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF VITTHALBHAI POLABHAI,KANJIBHAI VITHALBHAI,BAPUBHAI VITHALBHAI,MANGABHAI VITHALBHAI,BHIMABHAI VITHALBHAI	
21722	FA/1517/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIRBIBLI WD/O PATHUBHA DEVUBHA,	
21723	FA/1518/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AEMDUBHA ATUBHA,	

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21724	FA/1519/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANKHUBEN KESHABHAI,RAMJIBHAI KESHABHAI,SHIVABHAI KESHABHAI,GOVINDBHAI KESHABHAI,LALBHAI KESHABHAI,KANUBEN KESHABHAI	
21725	FA/1520/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF PASHAVABHAI MOTIBHAI,DEVJIBHAI PASHVABHAI,JIVABHAI PASHAVABHAI,DHUDABHAI PAHAVABHAI,BALUBEN PASHAVABHAI	,(MR A J PATEL)
21726	FA/1521/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AYASHABEN KALABHAI,MAHEMOODBHAI KALABHAI,USMANBHAI KALABHAI,ABBASBHAI KALABHAI,SIKANDARBHAI KALABHAI	
21727	FA/1522/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF POPATBHAI MOTIBHAI,BACUBHAI POPATBHAI,VALJIBHAI POPATBHAI,CHHANBHAI POPATBHAI	
21728	FA/1523/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHU NARANBHAI,	
21729	FA/1524/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAVJIBHAI KARSHANBHAI,	
21730	FA/1525/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALJIBHAI SAVSHIBHAI,KALNJIBHAI SAVSHIBHAI,DHOLIBEN WD/O SAVSHIBHAI	
21731	FA/1526/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF KHODABHAI SHARDULBHAI,RAIYABEN KHODABHAI,VASHRAMBHAI KHODABHAI,JAGUBHAI KHODABHAI,BHANUBHAI KHODABHAI	
21732	FA/1527/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF RAHABVHAI UKABHAI,JESHABHAI RAHABHAI,LILIBEN RAHABHAI	
21733	FA/1528/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MOTIBHAI,	
21734	FA/1529/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF KACHARABHAI VAJABHAI,CHELABHAI KACHARABHAI,BHOPABHAI KACHARABHAI,BALUBEN KACHARABHAI	
21735	FA/1530/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBEN MATHURBHAI,CHAMANBHAI MATHURBHAI,DHIRUBHAI ATHURBHAI,ODHABHAI MATHURBHAI,GAURIBEN MATHURBHAI	
21736	FA/1531/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIBHAI GANDABHAI,	
21737	FA/1532/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AYASHBEN KALABHAI,MAHEMOODBHAI KALABHAI,ABBASBHAI KALABHAI,SIKANDARBHAI KALABHAI	
21738	FA/1533/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF LALABHIA SARDULBHAI,JABUBEN LALALBHAI,REVABHAI KARSHANBHAI	
21739	FA/1534/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF MANSANGBHAI MULJIBHAI,BHAVABHAI MANSANGBHAI,PRABHUBHAI MANSANGBHAI,THE HEIRS OF MATURBHAI MANSANGBHAI,DIPAKBHAI MATHURBHAI,RAMABHAI MATHURBHAI,NIMKAR MATHURBHAI,TAKHUBEN MATHURBHAI	
21740	FA/1535/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNILAL MULJIBHAI MAKWANA,RAJENDRAKUMAR CHUNIBHAI MAKWANA,HARESHBHAI CHUNILAL MAKWANA	MR NITIN M AMIN
21741	FA/1536/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRAKUMAR CHUNILAL MAKWANA,	MR NITIN M AMIN
21742	FA/1537/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI TALSHIBHAI,AEMDUBHAI ATUBHA,BAPJIRAJ ATUBHA,MALUBA ATUBHA,SABBA ATUBHA	
21743	FA/1538/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FALJIBHA KALUBHA- GUARDIAN OF MINOR BAPUJIRAJ FALJIBHAI,	
21744	FA/1539/2008	04/08/2008	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF PASHAVABHAI MOTIBHAI,DEVJIBHAI PASHAVABHAI,JIVABHAI PASHAVABHAI,DHUDABHAI PASHAVABHAI,BALUBEN PASHAVABHAI	

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21745	FA/1540/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI CHANDUBHAI,	MR KM SHETH
21746	FA/1541/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI CHHOTABHAI,	MR KM SHETH
21747	FA/1542/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI GOPALBHAI DECD.THROUGH THE LRS,DHANLAXMIBEN WD/O HASMUKHBHAI PATEL,ASHWINBHAI HASMUKHBHAI (SON),BHARTIBEN HASMUKHABHAI (DAUGH-TER),MINAXIBEN NITINKUMAR (DAUGHTER,VINABEN ARUNKUMAR (DAUGHTER),NAYNABEN VIJAYBHAI (DAUGHTER),NITABEN VIPULKUMAR	,MR KM SHETH
21748	FA/1543/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHVARBHAI TRIBHOVANBHAI,	MR KM SHETH
21749	FA/1544/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI BAPUBHAI DECD.THROUGH THE LRS,SONABEN SHIVABHAI WD/O SHIVABHAI BAPUBHAI,SHANTILAL SHIVABHAI (SON),JASBHAI SHIVBHAI (SON),CHANDARKANTBHAI SHIVABHAI(SON),JYOTIBEN SHIVABHAI (DAUGHTER),MINAXIBEN SHIVABHAI	,MR KM SHETH
21750	FA/1545/2008	08/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI SOMABHAI,	MR KM SHETH
21751	FA/1546/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DESAIBHAI ISHWARBHAI: DINESHBHAI AMBALAL,	MR KM SHETH
21752	FA/1547/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA UMARJI ABRAHAM SINCE DECD.THRO' IBRAHIM ISMAIL MOTA,	(MR A J PATEL)
21753	FA/1548/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP ADAM SINCE DECD. THRO' HIS HEIRS,AMINABEN WD/O IBRAHIM ISAP,MEHMOOD IBRAHIM ISAP,HAMIDABEN IBRAHIM ISAP,MUSTAQ IBRAHIM ISAP,NOORJAHA IBRAHIM ISAP,IDRIS IBRAHIM ISAP,SAIYEED IBRAHIM ISAP,SABERA IBRAHIM ISAP,MUBARAQ IBRAHIM ISAP,IRFAN IBRAHIM ISAP,SAHENAZ IBRAHIM ISAP,SABIYA IBRAHIM ISAP,NOORMOHMMAD IBRAHIM SINCE DECD. THRO' HIS HEIR	,(MR A J PATEL)
21754	FA/1549/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHA WD/O MOHAMMAD UMARJI,	
21755	FA/1550/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF MOHAMMAD YUSUF THRO' HEIR SALIMM YUSUF MOHAMMAD,	(MR A J PATEL)
21756	FA/1551/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAB KARIA,	(MR A J PATEL)
21757	FA/1552/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHAMMAD BAGAS,	(MR A J PATEL)
21758	FA/1553/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM DADABHAI,	(MR A J PATEL)
21759	FA/1554/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD VALI BAGAS,	(MR A J PATEL)
21760	FA/1555/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB IBRAHIM ISAP SINCE DECD.ASMAL YUNUS IBRAHIM,	
21761	FA/1556/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUBIN ISMAIL UMARJI ABRAHAM,	(MR A J PATEL)
21762	FA/1557/2008	13/02/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AHMAD ASMAL,	
21763	FA/1558/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	GULABBHAI MOHAMMEDBHAI SAIYED,NASARBHAI GULABBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANC COMPANY LTD	,MR HARSHIT S TOLIA

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21764	FA/1559/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	RASHID ABDUL SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21765	FA/1560/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	GULABBHAI MAHMADBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21766	FA/1561/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	ABDUL HUSSAIN LALKHAN SAIYED,CHANDBHAI HUSSAINBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21767	FA/1562/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	GULABBHAI MAHMADBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21768	FA/1563/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	GULABBHAI MAHMADBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21769	FA/1564/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	GULABBHAI MAHMADBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21770	FA/1565/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	ABDUL RASHID SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21771	FA/1566/2008	09/05/2008	CARGO MOTORS,	(MR JB PARDIWALA)	ABDUL HUSSAIN LALKHAN SAIYED,CHANDBHAI HUSSAINBHAI SAIYED,SUKHDEV SUGAJI GAJJAR,THE NEW INDIA ASSURANCE COMPANY LTD	
21772	FA/1567/2008	22/07/2009	ADDL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEMABEN AJAYSINH SISODIYA,	MR VIJAY N RAVAL
21773	FA/1568/2008	22/07/2009	ADDL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA CHHATRASINH FULABHAI,	MR VIJAY N RAVAL
21774	FA/1571/2008	08/04/2017	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI SOMABHAI,SHARADABEN SOMABHAI	MR SP MAJMUDAR
21775	FA/1572/2008	06/12/2014	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI BHAGAVANBHAI,NANSING BHAGAVAN,BALU NAROTTAM,MULJI BHAGAVAN	RULE SERVED,UNSERVED EXPIRED (R)
21776	FA/1573/2008	06/12/2014	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMILABEN RAMANBHAI DESAI,	RULE SERVED
21777	FA/1574/2008	08/04/2017	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI FULABHAI,	RULE SERVED
21778	FA/1575/2008	06/12/2014	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI SHANKARBHAI,CHIMANBHAI SHANKARBHAI,MOTIBHAI MADHAVBHAI	RULE SERVED,UNSERVED EXPIRED (R)
21779	FA/1576/2008	06/12/2014	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI HIRABHAI,	MR SP MAJMUDAR
21780	FA/1577/2008	08/04/2017	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI PARSOTTAMBHAI,LALJI PARSOTTAM,SONABEN PARSOTTAM,MOHAN PARSOTTAM,MADHAV PARSOTTAM,HARIBHAI PARSOTTAM,CHHITUBHAI PARSOTTAM	RULE SERVED,MR SP MAJMUDAR
21781	FA/1578/2008	06/12/2014	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TALJABHAI HIMMATBHAI PATAHVADIA,	MR SP MAJMUDAR
21782	FA/1579/2008	31/07/2008	UNITED INDIA INSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LALITABEN VINODBHAI PUNJABHAI VANKAR,BHAVESH VINODBHAI VANKAR,KALPNABEN VINODBHAI VANKAR,PUNJABHAI KANABHAI VANKAR,GALIBEN PUNJABHAI VANKAR,JAYANTIBHAI KALABHAI PATEL,VALLABHBHAI SANKALCHAND PATEL	
21783	FA/1580/2008	14/10/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BANIPAR COMPUTER AND VASHING PVT LTD,MADHUBEN SURESHBHAI (KOLI) BARIA,KETANKUMAR SURESHBHAI (KOLI0,BUDHABHAI BHAGWANDAS CHAUHAN DELETED VIDE EXH.16	DELETED,RULE SERVED BY DS,MR SP MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21784	FA/1581/2008	11/04/2008	BHAVYTA CHUNILAL KALARIA,	MR VIRENDRA BAHETI	PARESHKUMAR B PATEL,NATIONAL INSURANCE CO LTD,CHUNILAL CHHAGANLAL KALARIA,NEW INDIA ASSURANCE CO LTD	
21785	FA/1582/2008	05/09/2013	SHARMA REKHABEN WD/O VISHNUPRASAD RATANLAL,SHARMA PARESHKUMAR VISHNUPARASD,SHARMA HARDIKKUMAR VISHNUPRASAD,SARMA MANSI VISHNUPRASAD,SHARMA RATANLAL PREMDAS,SHARMA VASANTIBEN RATANLAL	MR AV PRAJAPATI	DELETED. .,NAME NOT GIVEN,DELETED.,MISTRY VINODBHAI PURSHOTAMDAS,UNITED INDIA INSURANCE CO LTD,SHARMA VISHNUPRASAD RATANLAL,SHARMA REKHABEN VISHNUPRASAD,SHARMA RATANLAL PREMDAS,SHARMA VASANTIBEN RATANLAL,SHARMA PARESHKUMAR VISHNUPRASAD,SHARMA HARDIKKUMAR VISHNUPRASAD,SHARMA MANSI VISHNUPRASAD,NEW INDIA INSURANCE COMPANY LIMITED,PATEL GOVINDBHAI KANTILAL,NATIONAL INSURANCE CO LTD	,DELETED,RULE SERVED,MR DAKSHESH MEHTA,MR PALAK H THAKKAR
21786	FA/1583/2008	02/05/2009	HATHISINH AMARSINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
21787	FA/1584/2008	02/05/2009	SNATKUMAR VITTHALBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21788	FA/1585/2008	02/05/2009	RAMBA KHUMANSINH GEMAL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21789	FA/1586/2008	02/05/2009	SUBHANBEN AMIJI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21790	FA/1587/2008	02/05/2009	HATHISINH DOLATSINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21791	FA/1588/2008	02/05/2009	SURESHCHANDRA JAYANTILAL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21792	FA/1589/2008	02/05/2009	KIRITSINH PRAVINSINH RANA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21793	FA/1590/2008	02/05/2009	NARPATSINH ABHASINH RANA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21794	FA/1591/2008	02/05/2009	HEMANTSINH BAHARTSINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21795	FA/1592/2008	02/05/2009	MAHENDRASINH AMARSANG JESANGBAWA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21796	FA/1593/2008	02/05/2009	MAHENDRAKUMAR DALSUKHRAM GAJJAR,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21797	FA/1594/2008	02/05/2009	RAMBA KHUMANSINH GEMALSINGH SINDHA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21798	FA/1595/2008	02/05/2009	SURESHCHANDRA JAYANTILAL JOSHI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21799	FA/1596/2008	02/05/2009	HARISINH VAJESINH SINDHA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21800	FA/1597/2008	02/05/2009	SANATKUMAR VITTHALBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21801	FA/1598/2008	02/05/2009	HEMANTSINH BHARATSINH RANA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	
21802	FA/1599/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI REVABHAI,	
21803	FA/1600/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL RAMABHAI,PATEL MANUBHAI RAMABHAI	
21804	FA/1601/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI DHANABHAI,PATEL HASMUKHBHAI MANILAL	
21805	FA/1602/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JASHVANTSINH RUPSINH,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21806	FA/1603/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIBHAI RAMCHANDBHAI,PATEL MANUBHAI KARSHANBHAI	
21807	FA/1604/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAROT KRUSHNALAL CHHAGANLAL,BAROT DASHRATHLAL CHHAGANLAL	
21808	FA/1605/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL MANILAL,PARMAR CHAMPABEN KUBERJI,PARMAR DAHIBEN KUBERJI,PARMAR PRATAPBHAI KUBERJI,PARMAR DALPATBHAI KUBERJI,PARMAR BHAVANBHAI KUBERJI,PARMAR RAMILABEN KUBERJI,PARMAR TARABEN KUBERJI	
21809	FA/1606/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAKABHAI RANCHHODBHAI,	
21810	FA/1607/2008	07/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI BHIKHABHAI,	
21811	FA/1608/2008	11/04/2008	MALINIBEN CHUNILAL KALARIA,	MR VIRENDRA BAHETI	PARESHKUMAR B PATEL,NATIONAL INSURANCE CO LTD,CHUNILAL CHHAGANLAL KALARIA,NEW INDIA ASSURANCE CO LTD	
21812	FA/1609/2008	11/04/2008	CHUNILAL CHHAGANLAL KALARIA,	MR VIRENDRA BAHETI	PARESHKUMAR B PATEL,NATIONAL INSURANCE CO LTD,CHUNILAL CHHAGANLAL KALARIA,NEW INDIA ASSURANCE CO LTD	
21813	FA/1610/2008	22/03/2011	GOVINDBHAI TAPUBHAI VIDIYA (DEC. THRO LEGAL HIERS & REP),RATILAL GOVINDBHAI VIDYA,ISHWARLAL GOVINDBHAI VIDJA,JAYANTILAL GOVINDBHAI VIDJA,NANDLAL GOVINDBHAI VIDJA,PANKAJBHAI GOVINDBHAI VIDJA	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER
21814	FA/1611/2008	22/03/2011	RAMJIBHAI PREMJIBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21815	FA/1612/2008	22/03/2011	HARJIVANBHAI PRIMJIBHAI VIDJA (DECD. THRO LEGAL HEIRS & REP),CHANCHIBEN HARJIVANBHAI VIDJA,JAYANTILAL HARJIVANBHAI VIDJA,KESHAVJIBHAI HARJIVANBHAI VIDJA,BHARATBHAI HARJIVANBHAI VIDJA,MAHESHBHAI HARJIVANBHAI VIDJA,KASTURIBEN HARJIVANBHAI VIDJA,PRABHABEN HARJIVANBHAI VIDJA,BHAGWATIBEN HARJIVANBHAI VIDJA,JASHWANTIBEN HARJIVANBHAI VIDJA	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21816	FA/1613/2008	22/03/2011	GOVINDBHAI TAPUBHAI VIDJA(DECDTHRO LEGAL HEIRS & REP),MANEKBEN GOVINDBHAI,SHARDABEN GOVINDBHAI,BALDEV GOVINDBHAI,DHIRUBHAI GOVINDBHAI	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21817	FA/1614/2008	22/03/2011	JAYANTILAL MADHUBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21818	FA/1615/2008	22/03/2011	KISHORKUMAR CHATURBHAI,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21819	FA/1616/2008	22/03/2011	KALIDAS MADHAVJIBHAI KARORIYA,JADAVJIBHAI MADHAVJIBHAI KARORIYA	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21820	FA/1617/2008	22/03/2011	TRIBHOVANBHAI MOHANDAS GADIYA (DECD. THRO LEGAL HEIRS & REP),RAMJIBHAI TRIBHOVANBHAI GADHIYA	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21821	FA/1618/2008	22/03/2011	MANSUKHBHAI RAMJIBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21822	FA/1619/2008	22/03/2011	GORDHANBHAI TAPUBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED

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21823	FA/1620/2008	22/03/2011	DHARAMSHIBHAI BHAGWANJIBHAI,	MR NV GANDHI	OFFICE OF THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
21824	FA/1621/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JABBARBHAI NIZAM SINCE,SAKHINABEN JABBARBHAI WD.O JABBARBHAI NIZAMBHAI MALEK,CHHATBHABHAI JABBARBHAI MALEK SON,IDRISHBHAI JABBARBHAI MALEK SON,MEHRUNBHAI JABBARBHAI MALEK DAUGH.,SALMABEN JABBARBHAI MALEK DAUGH.	,RULE NOT RECD BACK
21825	FA/1622/2008	06/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULKHAN NAZARKHAN,	
21826	FA/1623/2008	06/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLISHA HAIDERSHA SINCE DIED HIS HEIRS,BIBIBEN ALLISHA HAIDERSHA,KADARSHA ALLISHA HAIDERSHA,SUBHANBEN ALLISHA HAIDERSHA,RAHIMABEN ALLISHA HAIDERSHA,BANUBEN ALLISHA HAIDERSHA,SHABBIRSHA ALLISHA HAIDERSHA,MAHMADSHA ALLISHA HAIDERSHA,KADARSHA ALLISHA HAIDERSHA,SUBHANBEN ALLISHA HAIDERSHA DAUGH.,RAHIMABEN ALLISHA HAIDERSHA,BANUBEN ALLISHA HAIDERSHA,SHABBIRSHA ALLISHA HAIDERSHA,MAHMADSHA ALLISHA HAIDERSHA	
21827	FA/1624/2008	13/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASULBHAI HIMMATBHAI,	(MR A J PATEL)
21828	FA/1625/2008	06/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI MOHMMAD BAZI SINCE DIED HIS HEIRS,SUBHANBEN RAHIMBHAI MAHMADBHAI,NOORBHAI RAHIMBHAI MAHMADBHAI SON.,KALUBHAI RAHIMBHAI MAHMADBHAI SON,HAMIDABEN RAHIMBHAI MAHMADBHAI,SALMABEN RAHIMBHAI MAHMADBHAI	
21829	FA/1626/2008	06/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AMIRSA,	
21830	FA/1627/2008	24/09/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MUKESH BHAGWANDAS CHELARAM SINDHI,ARVINDBHAI AMBALAL PATEL	MR MTM HAKIM,MS S J SHEIKH
21831	FA/1633/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI PITAMBERBHAI,	NOTICE SERVED,MS AMRITA AJMERA
21832	FA/1634/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI KUNVARJIBHAI,	MS AMRITA AJMERA
21833	FA/1635/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDULAL KUNVARJIBHAI,	MS AMRITA AJMERA
21834	FA/1636/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTLAL PITAMBERDAS,	NOTICE SERVED,MS AMRITA AJMERA
21835	FA/1637/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI HARIBHAI,	NOTICE SERVED,MS AMRITA AJMERA
21836	FA/1638/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI NANJIBHAI,	NOTICE SERVED,MS AMRITA AJMERA
21837	FA/1639/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANMALIBHAI GOGJIBHAI,	MS AMRITA AJMERA
21838	FA/1640/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI RAGHABHAI,	NOTICE SERVED,MS AMRITA AJMERA
21839	FA/1641/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI RAGHABHAI THRO' MAGANBHAI PITAMBERBHAI,	MS AMRITA AJMERA

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21840	FA/1642/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI GORDHANBHAI P OF A HOLDER O LALBHUBEN T.,	MS AMRITA AJMERA
21841	FA/1643/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI SUNDERBHAI,	MS AMRITA AJMERA
21842	FA/1644/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI KUNVARJIBHAI,	NOTICE SERVED,MS AMRITA AJMERA
21843	FA/1645/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI PITAMBERBHAI,	NOTICE SERVED,MS AMRITA AJMERA
21844	FA/1646/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI SHANKARBHAI,	MS AMRITA AJMERA
21845	FA/1647/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BALDEVBHAI PITAMBERBHAI,KAILASHBEN BALDEVBHAI,BHAGAVATIBEN BALDEVBHAI(MINOR),GAUTAM BALDEVBHAI(MINOR),BHAVESH BALDEVBHAI (MINOR)	,NOTICE SERVED,MS AMRITA AJMERA
21846	FA/1648/2008	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI PITAMBERBHAI,KAILASHBEN BALDEVBHAI,BHAGAVATIBEN BALDEVBHAI,GAUTAM BALDEVBHAI,SAGIR BHAVESH BALDEVBHAI	MS AMRITA AJMERA
21847	FA/1649/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	RAYAJIBHAI LALLUBHAI,	MR SP MAJMUDAR
21848	FA/1650/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	AMBALAL JIVABHAI PATEL,	MR SP MAJMUDAR
21849	FA/1651/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	LAXMIDAS RANCHHODBHAI,	MR SP MAJMUDAR
21850	FA/1652/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	DINESHBHAI BHAILALBHAI,	MR SP MAJMUDAR
21851	FA/1653/2008	31/07/2008	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	JADAVBEN JESANG PRABHUDAS,	
21852	FA/1654/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	AMBALAL GOVINDBHAI,	MR SP MAJMUDAR
21853	FA/1655/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	SANJAY DEVENDRAKUMAR BHATT,	MR SP MAJMUDAR
21854	FA/1656/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	BHOGILAL JIVANRAM,	MR SP MAJMUDAR
21855	FA/1657/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	JESANGBHAI SOMABHAI HARIBHAI,BHIKHABHAI SOMABHAI,CHANDUBHAI SOMABHAI	MR SP MAJMUDAR
21856	FA/1658/2008	31/07/2008	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	SAHJANAND THAKORBHAI,	
21857	FA/1659/2008	25/08/2009	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.,GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER	CHHITABHAI LALLUBHAI PATEL,	MR SP MAJMUDAR
21858	FA/1660/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHAMMAD BAGAS,	(MR A J PATEL)
21859	FA/1661/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI KARIABHAI,	(MR A J PATEL)
21860	FA/1662/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP ADAM SINCE DECD. THRO' HEIRS,AMINABEN WD/O. IBRAHIM ISAP,MEHMOOD IBRAHIM ISAP,HAMIDABEN IBRAHIM ISAP,MUSTAQ IBRAHIM ISAP,NOORJAHA IBRAHIM ISAP,IDRISH IBRAHIM ISAP,SAYEED IBRAHIM ISAP,SABERA IBRAHIM ISAP,MUBARAQ IBRAHIM ISAP,IRFAN IBRAHIM ISAP,SAHENAZ IBRAHIM ISAP,RABIYA IBRAHIM ISAP,MARIYAMBEN WD/O. NOORMOHAMMAD	,(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21861	FA/1663/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHA WD/O. MOHAMMAD UMARJI,	(MR A J PATEL)
21862	FA/1664/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI BAGAS,	(MR A J PATEL)
21863	FA/1665/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISMAIL MOHAMMAD ISAP SALIM YUSUF MOHAMMAD,	(MR A J PATEL)
21864	FA/1666/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ILIYAS MOHAMMAD UMARJI,	(MR A J PATEL)
21865	FA/1667/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABDULLA UMARJI ABRAHAM IBRAHIM ISMAIL MOTA,	(MR A J PATEL)
21866	FA/1668/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF YAKUB IBRAHIM YUNUS IBRAHIM,	(MR A J PATEL)
21867	FA/1669/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISMAIL UMARJI MUBIN ISMAIL UMARJI ABRAHAM,	(MR A J PATEL)
21868	FA/1670/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBHAI PARSOTTAMBHAI,	
21869	FA/1671/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN D/O. FULABHAI,	
21870	FA/1672/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI SHANKARBHAI,	
21871	FA/1673/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI NATWARBHAI,	
21872	FA/1674/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRABHAI DESAIBHAI PATEL (SINCE DEC'D THRO'HEIRS & LRS),GEETABEN BHUPENDRABHAI (WIFE),NIMESHBHAI BHUPENDRABHAI (SON),SHITALBEN BHUPENDRABHAI (DAUGHTER)	
21873	FA/1675/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI HIRABHAI,	
21874	FA/1676/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TIRBHOVANBHAI HIRABHAI,	
21875	FA/1677/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI PARAGBHAI,	
21876	FA/1678/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI PARSOTTAMBHAI,	
21877	FA/1679/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI ZAVERIBHAI,	
21878	FA/1680/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL PARSOTTAMBHAI,	
21879	FA/1681/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAGHUVIRDAS JI GIRDHARIDASJI,	
21880	FA/1682/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBEN GIRDHARDAS MAHANT (SINCE DEC'D THRO'HEIRS & LRS),GIRDHARDAS MAHANT(HUSBAND),MANJULABEN GIRDHARDAS (DAUGHTER),RAGHUVIRDAS GIRDHARDAS (SON),MADHUSUDAN GIRDHARDAS (SON)	
21881	FA/1683/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI RANCHHODBHAI,	
21882	FA/1684/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED LALLUBHAI FULABHAI,PANKAJBHAI LALLUBHAI PATEL,DAXABEN LALLUBHAI PATEL,BHAVANBEN LALLUBHAI PATEL,KAMLABEN LALLUBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21883	FA/1685/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI VITTHALBHAI (SINCE DEC'D THRO'HEIRS & LRS),MAYABEN JAGDISHBHAI (WIFE),DIMPALBEN JAGDISHBHAI (DAUGHTER),MARGIBEN JAGDISHBHAI (DAUGHTER)	
21884	FA/1686/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF RANCHHOD MAHARAJ VITTHALBHAI ZAVERIBHAI,	
21885	FA/1687/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN WIDOW OF RANCHHODBHAI BHAILAL,	
21886	FA/1688/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REABEN D/O. HARIBHAI KESURBHAI,	
21887	FA/1689/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI BHAGWANDAS,	
21888	FA/1690/2008	30/01/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI PARSOTTAMBHAI,	
21889	FA/1691/2008	25/08/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHMINKUMAR KANTILAL PATEL'S P. OF A. HOLDER AMBALAL L.,	UNSERVED EXPIRED (R)
21890	FA/1692/2008	25/08/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI JORBHAI,PATEL RASIKBHAI JORBHAI,PATEL DINKARBHAI JORBHAI,PATEL AMBALAL PARSOTTAM,PATEL CHIMAN PARSOTTAM,PATEL KANTIBHAI PARSOTTAM,PATEL BALKRISHNA PARSOTTAM	RULE NOT RECD BACK,RULE SERVED
21891	FA/1693/2008	25/08/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHVINKUMAR AMBALAL,PATEL VIDHYABEN VITTHALBHAI	MR SP MAJMUDAR
21892	FA/1694/2008	25/08/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAGDISHBHAI HIRABHAI,PATEL MANJULABEN ISHVARBHAI	MR SP MAJMUDAR
21893	FA/1695/2008	25/08/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDRAKANT ISHVARBHAI,	MR SP MAJMUDAR
21894	FA/1696/2008	25/08/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAMLABEN DAHYABHAI,	RULE SERVED
21895	FA/1698/2008	10/07/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NATUBHAI BUDHABHAI JHALA,RAJESHBHAI BUDHABHAI JHALAL	
21896	FA/1699/2008	05/02/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	CAMA MOTORS LTD.,	MR NISHITH P THAKKAR
21897	FA/1701/2008	07/02/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	STHANAKVASI JAIN CHHATRALAYA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
21898	FA/1702/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	DHUDAJI CHHAGAJI,LAXMIBEN CHHAGUJI,CHANDABEN CHHAGUJI	,(MR A J PATEL),MR APURVA R KAPADIA
21899	FA/1703/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	GORDHANBHAI DAHYABHAI,MANUBHAI KESHAVLAL	,MR APURVA R KAPADIA
21900	FA/1704/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	SHARDABEN WD/O BHAIBHAI N.,VASANTBHAI BHALABHAI,ILABEN VISHABHAI,NAYNABEN VISHABHAI	,(MR A J PATEL)
21901	FA/1705/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	KALIDAS AMBALAL PATEL,	(MR A J PATEL)
21902	FA/1706/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	Blank Name,	
21903	FA/1707/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	HASMUKHBHAI RAVJIBHAI PATEL,	(MR A J PATEL)
21904	FA/1708/2008	23/12/2010	SPECIAL L.A.Q. OFFICER NARMADA PROJECT DIVISION II,EXECUTIVE ENGINEER NARMADA YOJNA DIVISION NO. 4	GOVERNMENT PLEADER	MAHESHBHAI CHIMANBHAI PATEL TRUSTI OF VAHELAL KELAVNI MAND,	(MR A J PATEL)

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21905	FA/1709/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PURSHOTTAMBHAI BHULABHAI,SPECIAL LAND ACQUISITON OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
21906	FA/1710/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALAMKHA KESHUBHA,	(MR A J PATEL)
21907	FA/1711/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHERBHA DEVUBHA,	(MR A J PATEL)
21908	FA/1712/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUBHA DAJIRAJ,	(MR A J PATEL)
21909	FA/1713/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FALJIBHA KALUHBA,IKBALBHAI FALJIBHA,JORUHA FALJIBHA,NASUBA FALJIBHA,SABABHA FALJIBHA,BAPURAJ FALJIBHA,AMABAI FALJIBHA,BANUBA FALJIBHA	,(MR A J PATEL)
21910	FA/1714/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLUBHA BAPUBHA,	(MR A J PATEL)
21911	FA/1715/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALAMKHA KESHUBHA,	(MR A J PATEL)
21912	FA/1716/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMADBHAI JUSABHAI,	(MR A J PATEL)
21913	FA/1717/2008	04/07/2008	DEPUTY COLLECTOR LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI GANDABHAI,BHALABHAI CHHAGANBHAI,HIRABHAI CHHAGANBHAI,KAMABHAI CHHAGANBHAI,PREMAJIBHAI CHHAGANBHAI	,(MR A J PATEL)
21914	FA/1724/2008	09/06/2015	GENERAL MANAGER ONGC,	MR AJAY R MEHTA	PATEL KANAIYALAL GIRDHARDAS,SPECIAL LAND ACQ. OFFICER	RULE SERVED BY DS,MR AV PRAJAPATI
21915	FA/1725/2008	20/06/2008	NEW INDIA ASSURANCE CO LTD.,	MR AJAY R MEHTA	RAMESH R THAREJA,NARENDRAKUMAR SAVJIBHAI PARMAR	
21916	FA/1726/2008	14/10/2013	MEHUL NANUBHAI VADERA,	MR AS ASTHAVADI	DEVENDRASINH JATUBHA JADEJA,G S R T C	RULE SERVED,MR HS MUNSHAW
21917	FA/1727/2008	08/07/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DINESHGIRI SOMGIRI,SAVITABEN DINESHGIRI,SAROJ DINESHGIRI MINOR,BHIKHUGIRI DINESHGIRI MINOR,HETAL DINESHGIRI MINOR,SOMGIRI MOTIGIRI,SHANTABEN SOMGIRI,SUTREJA & CO,G S R T C,AAMADBAI VALIBHAI SHAIKH,KARA RAJABHAI SUTREJA	
21918	FA/1728/2008	08/07/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	SURESHBHARTHI BABUBHARATHI,BABUBHARTHI JETHABHARATI,KAMLABEN BABUBHARATHI,SUTREJA & CO,G S R T C,AAMADBAI VALIBHAI SHAIKH,KARA RAJABHAI SUTREJA	
21919	FA/1729/2008	23/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	JAYESHBHAI BHIKHABHAI SODHA,BHARATBHAI BHIKHUBHAI SODHA	RULE SERVED BY DS
21920	FA/1731/2008	25/09/2009	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	BANDLIBEN RAVIDAS GAMIT,KAILASH STONE QUARRY	RULE SERVED,MR DIPAK R DAVE
21921	FA/1732/2008	27/08/2008	KISHORPURI KARSHANPURI,	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,NANAVATI ASSOCIATES
21922	FA/1733/2008	27/08/2008	DHANPURI HARNAMPURI,	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER
21923	FA/1734/2008	27/08/2008	KANTIPURI KARSHANPURI,	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER
21924	FA/1735/2008	27/08/2008	SHAH NEMCHAND KARAMSHI,SHAH KANTILAL KARAMSHI,SHAH MANSUKHLAL KARAMSHI	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER
21925	FA/1736/2008	27/08/2008	VAGHER ISHA MUSHA,	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER

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21926	FA/1737/2008	27/08/2008	MAMAD NOORMAMAD,ISMAIL NOORMAMAD,IBRAHIM NOORMAMAD	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER
21927	FA/1738/2008	27/08/2008	RAYSHI JETHA,	MR NIRAV C THAKKAR	RELIANCE INDUSTRIES,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER
21928	FA/1739/2008	03/04/2008	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	SUMITRABEN DINESHBHAI PATEL,ALPESHKUMAR DINESHBHAI PATEL,MANISHA DINESHBHAI PATEL,SIDDHRAJSINGH UDESINGH RATHOD,RAVJIBHAI VITHALBHAI CHAUHAN	
21929	FA/1740/2008	03/04/2008	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	VARSHABEN VIKRAMBHAI RATHOD,SIDDHRAJSINGH UDESINGH RATHOD,RAVJIBHAI VITHALBHAI CHAUHAN	
21930	FA/1741/2008	28/09/2012	SARDAR SAROVAR NARMADA NIGAM LTD.,SARDAR SAROVAR NARMADA NIGAM LTD.	MR GC MAZMUDAR,MR HG MAZMUDAR	JAIMIN BROTHERS,	MR BS PATEL
21931	FA/1742/2008	28/09/2012	SARDAR SAROVAR NARMADA NIGAM LTD.,SARDAR SAROVAR NARMADA NIGAM LTD.	MR GC MAZMUDAR,MR HG MAZMUDAR	JAIMIN BROTHERS,	MR BS PATEL,MR CHIRAG B PATEL
21932	FA/1743/2008	28/09/2012	SARDAR SAROVAR NARMADA NIGAM LTD.,SARDAR SAROVAR NARMADA NIGAM LTD.	MR GC MAZMUDAR,MR HG MAZMUDAR	JAIMIN BROTHERS,	MR BS PATEL,MR CHIRAG B PATEL
21933	FA/1744/2008	28/09/2012	SARDAR SAROVAR NARMADA NIGAM LTD.,SARDAR SAROVAR NARMADA NIGAM LTD.	MR GC MAZMUDAR,MR HG MAZMUDAR	JAIMIN BROTHERS,	MR BS PATEL,MR CHIRAG B PATEL
21934	FA/1745/2008	08/12/2011	JINDAL SAW LTD.,	MR PS GOGIA	RAMKISHAN PAL,B.D.SHARMA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
21935	FA/1746/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI RASABHAI,	MR VIMAL M PATEL
21936	FA/1747/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMATBHAI JODHABHAI,	MR VIMAL M PATEL
21937	FA/1748/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	UKABHAI BHAGWANBHAI,	MR VIMAL M PATEL
21938	FA/1749/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAYABHAI PUNABHAI,	MR VIMAL M PATEL
21939	FA/1750/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HADABHAI PUNABHAI,	MR VIMAL M PATEL
21940	FA/1751/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAKURBHAU DAYABHAI,	MR VIMAL M PATEL
21941	FA/1752/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI SINCE DECD. BHANA NARAN,NARAN GOVINDBHAI SINCE DECD. THRO' BHANA NARAN,SON OF BAI DEVIBEN NARANBHAI BHANA NARAN,BHANABHAI NARANBHAI AT VAJADI	,MR VIMAL M PATEL
21942	FA/1753/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SIDIBHAI HAMIRBHAI SINCE DECD.THRO' KHODA SIDIBHAI,	MR VIMAL M PATEL
21943	FA/1754/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAYABHAI PUNABHAI,HADABHAI PUNABHAI	MR VIMAL M PATEL
21944	FA/1755/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DESABHAI RASABHAI,	MR VIMAL M PATEL
21945	FA/1756/2008	24/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGAN NARAN - MINOR THRO' BHANA NARAN,KALU NARAN - MINOR THRO' BHANA NARAN,VINU NARAN MINOR THRO' BHANA NARAN	MR VIMAL M PATEL
21946	FA/1757/2008	23/04/2009	JASUBA CHANDRASINH NATHBAOA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
21947	FA/1758/2008	23/04/2009	DILIPSINH NAHARSINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
21948	FA/1759/2008	23/04/2009	RANJITSINH VAJESINH SINDHA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
21949	FA/1760/2008	23/04/2009	SHARDABEN BHAILAL THROUGH POA SANATKUMAR V PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
21950	FA/1761/2008	23/04/2009	HAMANTSINH BHARATSINH RANA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
21951	FA/1762/2008	08/04/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAQUBBHAI AADAM MOHAMMAD,	(MR A J PATEL)
21952	FA/1763/2008	08/04/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI RANCHHODBHAI THRO' ADMINISTRATOR,INDRAVADAN CHHAGANBHAI,HARIBHAI RANCHHODBHAI	,(MR A J PATEL)
21953	FA/1764/2008	08/04/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT MADHUSUDAN MEHTA,	(MR A J PATEL)
21954	FA/1765/2008	08/04/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAG HIRABHAI SINCE DECD.THROMUKESH MATHURBHAI THRO',	(MR A J PATEL)
21955	FA/1766/2008	08/04/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ADAM BHAIJI,	RULE NOT RECD BACK
21956	FA/1767/2008	08/04/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA UMARJI KADU SINCE DECD. THRO' IBRAHIM MUSA KADU,	(MR A J PATEL)
21957	FA/1769/2008	03/07/2008	ORIENTAL INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RENUKABEN RATILAL PATHAK,CHANDRAKANTBHAI BHAILALBHAI PATEL,ROHITBHAI B PATEL,PRAKASHBHAI J PATEL,NEW INDIA INSURANCE COMPANY LTD	
21958	FA/1774/2008	18/07/2008	MEGHNABEN PRAHLADBHAI DABGOR,	MR MH BAREJIA	SANJAYBHAI AMRUTLAL DABGAR,	MR ADIL R MIRZA
21959	FA/1775/2008	23/02/2012	NEW INDIA ASSURANCE CO. LTD THROUGH INCHARGE-LEGAL CELL,	MR SHASHIKANT S GADE	MANJUBEN KANAIYALAL BAVABHAI VASAVA,KANAIYALAL BAVABHAI VASAVA	RULE SERVED,MR AMIT V THAKKAR
21960	FA/1777/2008	10/09/2008	G.S.R.T.C.,	MRS VASAVDATTA BHATT	BANUBEN PIRUHAI SHAIKH @ VORA WD/O. DECD. PIRUBHAI VARMABHAI,	MR JA ADESHRA
21961	FA/1778/2008	10/09/2008	G.S.R.T.C.,	MRS VASAVDATTA BHATT	MUMTAJ @ JAHEDA WD/O. DECD. MAHEBUBBHAI PIRUBHAI SHAIKH,SAHEJAD MAHEBUBBHAI SHAIKH @ VORA,DELETED,DELETED,BANUBEN PIRUBHAI SHAIKH @ VORA	,MR JA ADESHRA
21962	FA/1779/2008	19/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	MOHANSING RAMSING ZALA,RAJKISHOR CHANDRIKA,BOMBAY ROAD LINES INTERNATIONAL TRANSPORT COMPANY,MATANGI TRANSPORT COMPANY,UNITED INDIA INSURANCE CO. LTD	,RULE NOT RECD BACK,DS AFF.NOT FILED (R),(MR MAULIK J SHELAT),(MS NISHA M THAKORE)
21963	FA/1781/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JOSHI RAMKRISHNA NARBHERAM,	MR VIMAL M PATEL
21964	FA/1782/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMJI LAKHMAN,	RULE SERVED
21965	FA/1783/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSI LAKHMAN,	RULE SERVED
21966	FA/1784/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL BABUBHAI LAKHMAN,PATEL MANSUKHBHAI LAKHMAN	RULE SERVED
21967	FA/1785/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGJI NARSHI,RATILAL NARSHI	RULE SERVED
21968	FA/1786/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHAV JUTHABHAI SINCE DECD. THRO' HEIRS,LAVJI KESHAV,JERAM KESHAV	,RULE SERVED

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21969	FA/1787/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJ NAGJI,	RULE SERVED
21970	FA/1788/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGHWAN PALABHAI,	RULE SERVED
21971	FA/1789/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUMABHAI MAVJI SINCE DECD. THRO' HEIRS,BALUBHAI PUNABHAI,KHODABHAI PUNABHAI,SHANTUBEN PUNABHAI,LABHUBEN PUNABHAI,CHAMPABEN PUNABHAI	,RULE UNSERVED
21972	FA/1790/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	GAURISHANKAR KESHAVJI SINCE DECD. THRO' HEIRS,NARENDRABHAI GAURISHANKAR	,RULE UNSERVED
21973	FA/1791/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANACHAND VIRJI SINCE DECD. THRO' HEIRS,HUKAMCHAND PANACHAND,KANAIYALAL PANACHAND	,RULE UNSERVED
21974	FA/1792/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHU NAGJI SINCE DECD THRO' HEIRS,DHANUBEN MADHUBHAI,NATHABHAI MADHUBHAI,BHIKABHAI MADHUBHAI,SUKHABHAI MADHUBHAI,NABUBEN MADHUBHAI .,SHARDABEN MADHUBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
21975	FA/1793/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANJIBHAI PATHABHAI SINCE. DECD THRO' HEIRS,MANUBHAI NAGJI SINCE DECD THRO' HEIRS,GORDHANBHAI MANUBHAI	,RULE SERVED
21976	FA/1794/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALLABH LAKHA SINCE DECD. THRO' HEIRS,NARANBHAI VALLABHBHAI,RAMBHAI VALLABHBHAI,VALJIBHAI VALLABHBHAI,BHAGHWANBHAI VALLABHBHAI,GOVINDBHAI VALLABHBHAI,FULABEN VALLABHBHAI,KAMLABEN VALLABHBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
21977	FA/1795/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL NANUBHAI LAKHA,	RULE SERVED
21978	FA/1796/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI BHAGWANBHAI,	RULE SERVED
21979	FA/1797/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	AHER SIDDI PALA,AHER RANA PALA	RULE SERVED,UNSERVED EXPIRED (R)
21980	FA/1798/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	AHER BHAGWANBHAI ABHABHAI,	RULE SERVED
21981	FA/1799/2008	23/09/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHU ARJANBHAI,	RULE SERVED
21982	FA/1800/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGABHAI MADHABHAI,	(MR A J PATEL)
21983	FA/1801/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI SOMABHAI,	RULE SERVED
21984	FA/1802/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHCHANDRA JAYANTILAL SONI,	RULE SERVED
21985	FA/1803/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN AMBALAL,PALLAVIBEN AMBALAL,PRATISHABEN AMBALAL,SUDHIRBHAI AMBALAL,JAGRUTIBEN AMBALAL	RULE SERVED
21986	FA/1804/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARSHADBHAI AMBALAL PATEL,	RULE SERVED
21987	FA/1805/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH PRATAPSINH VAGHELA,	RULE SERVED
21988	FA/1806/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH PRATAPSINH VAGHELA,	RULE SERVED
21989	FA/1807/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHARBA LAXMANSINH KISHORJI,TAKHUBA LAXMANSINH KISHORJI	RULE SERVED
21990	FA/1808/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI AMBALAL,	RULE SERVED

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21991	FA/1809/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI MOHANLAL,MANEKLAL MOHANLAL	RULE SERVED
21992	FA/1810/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALPESHKUMAR BHIKHABHAI,PRATIMABEN BHIKHABHAI,PARULBEN BHIKHABHAI,HIRABEN BHIKHABHAI	RULE SERVED
21993	FA/1811/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN JASHWATSINH HEIR OF JASHWANTSINH MANSINH,	RULE SERVED
21994	FA/1812/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANTBHAI AMBALAL HEIRS OF DECD. AMBALAL ISHWARBHAI,	RULE SERVED
21995	FA/1813/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ATMARAM BHAICHANDBHAI PATEL,INDRAVADAN ATMARAM PATEL,DHEBARBHAI ATMARAM PATEL,KRUNALBHAI JASHUBHAI PATEL	,RULE SERVED
21996	FA/1814/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI GOVINDBHAI,	RULE SERVED
21997	FA/1815/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI DAHYABHAI VAHIVAT KARTA OF KADAVAPATIDAR,	RULE SERVED
21998	FA/1816/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SONI BHARATKUMAR JAYANTIKUMAR VAHIVATKARTA OF KADVAPATIDAR,	RULE SERVED
21999	FA/1817/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSINH DAJISING,	RULE SERVED
22000	FA/1818/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRASINH JAGATSINH HEIR OF AJUBA MANUJI CHHAGANJI,	RULE SERVED
22001	FA/1819/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI NARAYANBHAI,PATEL LILABEN BIPINCHANDRA,PATEL RASMITABEN BIPINCHANDRA,PATEL PARULBEN BIPINCHANDRA,PATEL ANITABEN BIPINCHANDRA,PATEL MAHESHBHAI FULABHAI	,RULE SERVED
22002	FA/1820/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN CHANDUBHAI TRIVEDI,	RULE SERVED
22003	FA/1821/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SONI BHARATKUMAR JAYANTIBHAI VAHIVATKARTA OF KADVA PATIDAR,	RULE SERVED
22004	FA/1822/2008	05/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASHRATHBHAI SOMNATH NAYAK HEIR OF BAIL AMATHI HALA,	RULE SERVED
22005	FA/1836/2008	15/04/2008	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RIPALKUMAR JAYESHBHAI SONI,HEMANTKUMAR BHIKHABHAI SHAH	,MR AMIT C NANAVATI
22006	FA/1838/2008	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL BHOGILAL PATEL,	
22007	FA/1839/2008	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIMALKUMAR CHUNILAL,	
22008	FA/1840/2008	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI CHHOTABHAI PATEL,	
22009	FA/1841/2008	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIBHA CHIMANBHAI MATHURBHAI DINESHBHAI HARIBHAI,	
22010	FA/1842/2008	24/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMN. OF SHANKARBHAI NATHABHAIVASANTBHAI PARSOTTAMBHAI,	
22011	FA/1844/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATUKCHANDRA JAGANNATH OZA,	MR KM SHETH
22012	FA/1845/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJIBEN DHANJIBHAI,	MR KM SHETH
22013	FA/1846/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHODABEN MOHANBHAI HIRABHAI,	MR KM SHETH
22014	FA/1847/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI KASHIBHAI,	MR KM SHETH

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22015	FA/1848/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN AMBALAL KABHAI,	MR KM SHETH
22016	FA/1849/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MATHURBHAI,	MR KM SHETH
22017	FA/1850/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN MUSA MOHAMMAD DASU,	MR KM SHETH
22018	FA/1851/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSA MOHAMMAD,	MR KM SHETH
22019	FA/1852/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHAMMADALI DAWLA,	MR KM SHETH
22020	FA/1853/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI BHAGWANBHAI,	MR KM SHETH
22021	FA/1854/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI BHAGWANBHAI,	MR KM SHETH
22022	FA/1855/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIDABEN VALI SULEMAN DAWA,	MR KM SHETH
22023	FA/1856/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILVALI MOHAMMAD BABAR,	MR KM SHETH
22024	FA/1857/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIBIBEN HASN ISAP KADU,ISA HASAN KADU,ALI HASAN ISAP KADU,USMAN ALI HASAN KADU,AIYUB ALI HASAN KADU,NAZIR ALI HASAN KADU,YAKUB HASAN KADU,BIBI YAKUB HASAN KADU,ILIYAS YAKUB HASAN KADU,ISHAQ YAKUB HASAN KADU,ZUBER YAQUB HASAN KADU	,MR KM SHETH
22025	FA/1858/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PREMILABEN DHIRAJLAL HARGOVIND,	MR KM SHETH
22026	FA/1859/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULOCHNABEN RANJNIKANT DAVE,	MR KM SHETH
22027	FA/1860/2008	11/02/2009	STATE OF GUJARAT THRO' THE SECRETARY,SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL LALLUBHAI BHATT,	MR KM SHETH
22028	FA/1861/2008	12/01/2018	NARANDAS THAKURDAS ADVANI,	MS SEJAL K MANDAVIA	SANJAYKUMAR PREMJIBHAI MALI,UNITED INDIA INSURANCE COMPANY,VIJAYKUMAR PREMJIBHAI	RULE SERVED,MS AMEE YAJNIK
22029	FA/1862/2008	02/05/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	VIJUBEN JAGABHAI RABARI,AHER BHOLA KARSAN	RULE SERVED
22030	FA/1863/2008	02/05/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RABARI LILABEN KHIMA,AHER BHOLA KARSAN	RULE SERVED
22031	FA/1865/2008	26/09/2020	NEW INDIA ASURANCE CO. LTD .,	MR PALAK H THAKKAR	GULABSING LALSING PARMAR (RAJPUT),LAVJIBHAI MAVJIBHAI CHAUDHARY,BHIKHUSINH CHAMANSINH PARMAR,THE UNITED INDIA INSURANCE CO.LTD.	,MR VIBHUTI NANAVATI,SHRIKAR H BHATT,MR MANAN A SHAH
22032	FA/1866/2008	07/08/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RANJANBA RAJENDRASINH CHAMPAKSINH,DIGVIJAYSINH RAJENDRASINH MINOR,SAJAYSINH RAJENDRASINH MINOR,KANCHANBAN RAJENDRASINH MINOR,CHAMPAKSINH NANSINH RATHOD,ANANDBA CHAMPAKSINH RATHOD,RAMESHBHAI DHARMABHAI PATEL	MR PRAVIN GONDALIYA, (MR PARESH M DARJI)
22033	FA/1867/2008	07/08/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RANJANBA RAJENDRASINH CHAMPAKSINH,RAMESHBHAI DHARMABHAI PATEL	MR PRAVIN GONDALIYA, (MR PARESH M DARJI)
22034	FA/1868/2008	07/08/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	NAYI SURESHBHAI DAHYABHAI,RAMESHBHAI DHARMABHAI PATEL	RULE SERVED,MR PRAVIN GONDALIYA
22035	FA/1869/2008	07/08/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	VIKRAMSINH JAGATSINH RATHOD,RAMESHBHAI DHARMABHAI PATEL	MR PRAVIN GONDALIYA, (MR PARESH M DARJI)

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22036	FA/1870/2008	01/12/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMMAD ASMAL BAGAS CHOKSI,	(MR A J PATEL)
22037	FA/1871/2008	01/12/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VAL ASMAL MITHAPIRA,	(MR A J PATEL)
22038	FA/1872/2008	01/12/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMED ISMAIL THRO' POA YUSUFBHAI ISMAIL MASTER,	(MR A J PATEL)
22039	FA/1873/2008	01/12/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTI AMIRKHAN SINCE DECD. THROHEIR- HASANKHAN UMARKHAN,	(MR A J PATEL)
22040	FA/1874/2008	01/12/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHAMMAD MIYAJI,	(MR A J PATEL)
22041	FA/1875/2008	19/12/2008	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIGVIJAYSINH MANSINH SINCE DECD THRO' VIRENDRASINH MANSINHJI,	
22042	FA/1876/2008	19/12/2008	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG DEVABHAI,	
22043	FA/1877/2008	19/12/2008	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATBHAI DULABAVA SINCE DECD THRO' SHABBIR UMAR CHHATBHAI,	(MR A J PATEL)
22044	FA/1878/2008	19/12/2008	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIMSHA AMIRSHA,	(MR A J PATEL)
22045	FA/1879/2008	19/12/2008	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG JASHBHA SINCE DECD THRO HAMIDSHA MANSANG,	(MR A J PATEL)
22046	FA/1880/2008	21/11/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI ISHWARBHAI PATEL,	(MR A J PATEL)
22047	FA/1881/2008	21/11/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI JESINGBHAI,	(MR A J PATEL)
22048	FA/1882/2008	21/11/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMDAS JADAVBHAI,	(MR A J PATEL)
22049	FA/1883/2008	21/11/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTLAL AMBALAL PATEL,	(MR A J PATEL)
22050	FA/1884/2008	21/11/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BALUBHAI MAHIJIBHAI,KALAVATIBEN WD/O. BALUBHAI MAHIJIBHAI,MAHESHBHAI BALUBHAI,VASANTBHAI BALUBHAI,KAPILABEN BALUBHAI,TARABEN BALUBHAI	,(MR A J PATEL)
22051	FA/1885/2008	21/11/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL,	(MR A J PATEL)
22052	FA/1886/2008	08/04/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAMBHAI MUSA HASAN,	(MR A J PATEL)
22053	FA/1887/2008	08/04/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF WIDOW OF EMAN ISAP KALA MUSE AIYUB ISMAIL KALA,	(MR A J PATEL)
22054	FA/1888/2008	08/04/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF ABDULLA UMARAJI ABRAHAM IBRAHIM ISMAIL MOTA,	(MR A J PATEL)
22055	FA/1889/2008	08/04/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI AHMAD ISE,	
22056	FA/1890/2008	08/04/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM MOHAMMAD,	(MR A J PATEL)
22057	FA/1891/2008	08/04/2009	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN WIDOW OF ADAM MOHAMMAD,	
22058	FA/1892/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI VASHRAMBHAI,	NOTICE SERVED,MS AMRITA AJMERA
22059	FA/1893/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADAVIBEN LAVAJIBHAI,	NOTICE SERVED,MS AMRITA AJMERA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22060	FA/1894/2008	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI VASHRAMBHAI,	MS AMRITA AJMERA
22061	FA/1895/2008	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI VASHRAMBHAI,	MS AMRITA AJMERA
22062	FA/1896/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANBHAI PARSOTTAMBHAI ON BEHALF OF LALJIBHAI KALYANBHAI,	NOTICE SERVED,MS AMRITA AJMERA
22063	FA/1897/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVRAJBHAI PARSOTTAMBHAI (DECDTHR'HEIRS,BHIKHABHAI DEVRAJBHAI,TAPUBHAI DEVRAJBHAI,KANJIBHAI DEVRAJBHAI,DANJIBHAI DEVRAJBHAI	,NOTICE SERVED,MS AMRITA AJMERA
22064	FA/1898/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRJIBHAI BHIKHABHAI,	NOTICE SERVED,MS AMRITA AJMERA
22065	FA/1899/2008	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI MANJIBHAI,	MS AMRITA AJMERA
22066	FA/1900/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POTBEN VASHRAMBHAI,	NOTICE SERVED,MS AMRITA AJMERA
22067	FA/1901/2008	09/09/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAMBHAI NATHUBHAI,	NOTICE SERVED,MS AMRITA AJMERA
22068	FA/1902/2008	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. AMBARAM SHIVABHAI,RAMBHABEN AMBARAMBHAI,THOBHANBHAI AMBARAMBHAI,CHANDUBHAI AMBARAMBHAI,GORDHANBHAI AMBARAMBHAI,JAGDISHBHAI AMBARAMBHAI	,MS AMRITA AJMERA
22069	FA/1903/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB HAJI ISMAIL,	(MR A J PATEL)
22070	FA/1904/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOOR MOHAMMAD ALI AHMAD,	(MR A J PATEL)
22071	FA/1905/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI MARIYAM ABDULLA MOHAMMAD,	(MR A J PATEL)
22072	FA/1906/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HAFEZI PATEL FASIWALA,	
22073	FA/1907/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MUSA ASMAL,	(MR A J PATEL)
22074	FA/1908/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD UMARJI GHISAR,	
22075	FA/1909/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	Blank Name,	
22076	FA/1910/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD IBRAHIM VANZA,	
22077	FA/1911/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD IBRAHIM MUSA ADMINISTRATOR OF MADRESA,	
22078	FA/1912/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASMAL VALI ISAP,	
22079	FA/1913/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS ISMAIL MIRAWALA POA OF AYISHA W/O AHMAD MUSA,	
22080	FA/1914/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AHMAD ISAP,	(MR A J PATEL)
22081	FA/1915/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM SULEMAN ABRAHAM ISMAIL SULEMAN THRO' HIS HEIRS,	(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22082	FA/1916/2008	12/02/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAP ADAM ASLAM BHAIJI,	
22083	FA/1919/2008	11/04/2008	G.S.R.T.C.,	MR RITURAJ M MEENA	GOVINDBHAI SOMNATH SUTHAR,ASHWINKUMAR GOVINDBHAI SUTHAR,MUKESHKUMAR GOVINDBHAI SUTHAR,DINESHBHAI BADARBHAI DABHI (DELETED)	DELETED,MR AV PRAJAPATI
22084	FA/1920/2008	29/01/2019	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. VASANTLAL KASHIRAM,SHARDABEN VASANTLAL PATEL,NIRAVKUMAR VASANTLAL PATEL,SUHAGKUMAR VASANTLAL PATEL,MANJURKHA SHUBHANKHA,HASMADDINKHA NIZAMKHA,VRISHALI FAKIRMOHMAD SHAIKH,MAFATLAL VIRCHANDDAS PATEL	,RULE SERVED,SERVED BY AFFIX. (R),REFUSED SERVED (R)(70),MR CB DASTOOR,MR AV PRAJAPATI
22085	FA/1921/2008	29/01/2019	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. SITARAMBHAI SHIVRAMBHAI,NIRMALABEN SITARAMBHAI PATEL,ALPABEN SITARAMBHAI PATEL,VANITABEN SITARAMBHAI PATEL,ASHABEN SITARAMBHAI PATEL,PRASHANTBHAI SITARAMBHAI PATEL,DIVALIBEN SHIVRAMBHAI PATEL,MANJURKHA SHUBHANKHA,HASMADDINKHA NIZAMKHA,VRISHALI FAKIRMOHMAD SHAIKH,MAFATLAL VIRCHANDDAS PATEL	,RULE SERVED,SERVED BY AFFIX. (R),REFUSED SERVED (R)(70),MR CB DASTOOR,MR AV PRAJAPATI
22086	FA/1922/2008	19/12/2013	GIRISHBHAI MANSUKHBHAI SHETH,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO.LTD.,DEEPAKKUMAR GULABRAI SHAH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MS HINA DESAI
22087	FA/1923/2008	16/04/2008	REKHABEN GIRISHBHAI SHETH,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	
22088	FA/1924/2008	19/12/2013	MINOR KISHAN GIRISHBHAI SHETH THRO' GIRISHBHAI M. SHETH,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MS HINA DESAI
22089	FA/1925/2008	19/12/2013	JAYESHKUMAR KANTILAL MADANI,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MS HINA DESAI
22090	FA/1926/2008	19/12/2013	GEETABEN JAYESHBHAI MADANI,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MS HINA DESAI
22091	FA/1927/2008	19/12/2013	DEEPAKKUMAR BABULAL LAKHANI,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MS HINA DESAI
22092	FA/1928/2008	19/12/2013	VEENABEN DEEPAKKUMAR LAKHANI,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MS HINA DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22093	FA/1929/2008	16/04/2008	MINOR NIRALI DEEPAKKUMAR LAKHANI,	MR MRUGEN K PUROHIT	YUSUFBHAI RAHEMANBHAI GHANCHI,MAHENDRAKUMAR CHINUBHAI ANGADIYA,UNITED INDIA INSURANCE CO. LTD,DEEPAKKUMAR GULABRAI SHAH	
22094	FA/1931/2008	12/09/2014	UDESINH SOMABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR AJAY R MEHTA
22095	FA/1932/2008	12/09/2014	JADIBEN RAMANBHAI,NARENDRASINH RAMSINH CHAUHAN,UPENDRASINH RAMSINH CHAUHAN	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR AJAY R MEHTA
22096	FA/1933/2008	12/09/2014	PRAHLADBHAI MANGABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,RULE SERVED,MR AJAY R MEHTA
22097	FA/1934/2008	12/09/2014	NAGARBHAI BUDHABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	RULE SERVED,MR AJAY R MEHTA
22098	FA/1935/2008	12/09/2014	BABUBHAI GANDABHAI SENVA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,RULE SERVED,MR AJAY R MEHTA
22099	FA/1936/2008	09/09/2014	KANUBHAI SHANKARBHAI CHAUHAN,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR RITURAJ M MEENA
22100	FA/1937/2008	09/09/2014	BALUBEN MANIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR RITURAJ M MEENA
22101	FA/1938/2008	09/09/2014	MANUBHAI SHANKARBHAI CHAUHAN,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR RITURAJ M MEENA
22102	FA/1939/2008	09/09/2014	DINESH S CHAUHAN,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR RITURAJ M MEENA
22103	FA/1940/2008	04/02/2014	KANUBHAI SHANKARBHAI CHAUHAN,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR AJAY R MEHTA
22104	FA/1941/2008	04/02/2014	JESINGJI CHHAGANJI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER AHMEDABAD PROJECT	GOVERNMENT PLEADER,MR AJAY R MEHTA
22105	FA/1943/2008	19/06/2015	NEW INDIA ASSURANCE CO.LTD,	MR SHASHIKANT S GADE	BHANGI KANTIBHAI CHANABHAI,BHANGI RATILAL NATHALAL,CHIEF OFFICER	UNSERVED EXPIRED (N),MR PRAKASH K JANI, (MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
22106	FA/1944/2008	21/04/2008	ORIENTAL INSURANCE CO LTD,	MR VASANTS SHAH	BHAVANJI KHIMJI RAJGOR,SHARAD BHAVANJI RAJGOR (BHATT),SANTOSH RAJENDRABHAI TUSHWA	
22107	FA/1946/2008	05/05/2008	NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	ZINABHAI GALABHAI BHARWAD,SONABEN ZINABHAI BHARWAD,LALJIBHAI ZINABHAI BHARWAD,GOKULBHAI VALABHAI BHARWAD,VALABHAI RAMBHAI BHARWAD	
22108	FA/1947/2008	28/03/2016	ROHITBHAI BALDEVBHAI PATEL,	MR SUNIL K SHAH	CHANDRAKANT NATVARBHAI BHATT,ORIENTAL INSURANCE COMPANY LIMITED,KALABHAI SABURBHAI PARMAR (THAKOR)	RULE SERVED,RULE UNSERVED,MS KARUNA V RAHEVAR

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22109	FA/1948/2008	02/05/2009	RAMSINH BAPUBHAI SINCE DECD. THROUGH HEIRS,RATANBA RAMSINH,UDESINH RAMSINH,VILLASBA RAMSINH,DEVENDRASINH RAMSINH,JANKBA PRAVINSINH RAMSINH,PRADUMANSINH PRAVINSINH RAMSINH,HEMANGINI PRAINSINH RAMSINH	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22110	FA/1949/2008	02/05/2009	BHIMSINH BHAGWANSANG SINCE DECD. THROUGH HEIRS,BAJUBA BHIMSINH,LILABEN BHIMSINH,NIRUBA BHIMSINH,AJITSINH BHIMSINH	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22111	FA/1950/2008	02/05/2009	BHIMSINH BHAGWANSANG SINCE DECD. THROUGH HEIRS,BAJUBA BHIMSINH,LILABEN BHIMSINH,NIRUBA BHIMSINH,AJITSINH BHIMSINH	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22112	FA/1951/2008	02/05/2009	SHANTABEN CHANDUBHAI SINCE DECD. THROUGH HEIRS,PATEL ISHWARBHAI CHANDUBHAI,PATEL ARVINDBHAI CHANDUBHAI,PATEL SHANKARBHAI CHANDUBHAI,PATEL RAMESHBHAI CHANDUBHAI,PATEL SAROJBEN CHANDUBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22113	FA/1952/2008	02/05/2009	SHANTABEN PRATAPSANG BANESANG SINCE DECD. THROUGH HEIRS,UDENSINH RAMSINH,DEVENDRASINH RAMSINH	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22114	FA/1953/2008	02/05/2009	MAGANBHAI MADHAVBHAI PATEL SINCE DECD. THROUGH HEIRS,CHIMANBHAI MAGANBHAI PATEL,RASIKLAL MAGANBHAI PATEL,DINESHCHANDRA MAGANBHAI PATEL,LAXMIBEN MAGANBHAI PATEL,KANTABEN MAGANBHAI PATEL,DURGABEN MAGANBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22115	FA/1954/2008	02/05/2009	ANTOLBHAI CHHITABHAI MAGANBHAISINCE DECD. THROUGH HEIRS,CHAGANBHAI ANTOLBHAI VALAND,VINODBHAI ANTOLBHAI VALAND,CHANDUBHAI ANTOLBHAI VALAND	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22116	FA/1955/2008	19/02/2020	UNION OF INDIA,ASSISTANT ENGINEER	MR KETAN A DAVE	MANSUKHLAL LALJIBHAI VAGHELA,SARLABEN MANSUKHLAL VAGHELA,NIRAV MANSUKHLAL VAGHELA,MITESH MANSUKHLAL VAGHELA,VIKRAM BULK CARRIER,NEW INDIA ASSURANCE CO. LTD.	,SERVED BY AFFIX. (R),MS LILU K BHAYA,MR PANKAJ R DESAI
22117	FA/1956/2008	19/02/2020	UNION OF INDIA,ASSISTANT ENGINEER	MR KETAN A DAVE	KANTILAL VELJIBHAI PADODARA,VIKRAM BULK CARRIER,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
22118	FA/1957/2008	19/02/2020	UNION OF INDIA,ASSISTANT ENGINEER	MR KETAN A DAVE	ARVINDBHAI DAYALAL CHAVDA,VIKRAM BULK CARRIER,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
22119	FA/1958/2008	19/02/2020	UNION OF INDIA,ASSISTANT ENGINEER	MR KETAN A DAVE	GHANSHYAMBHAI KANTILAL THAKKAR,VIKRAM BULK CARRIER,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
22120	FA/1959/2008	19/02/2020	UNION OF INDIA,ASSISTANT ENGINEER	MR KETAN A DAVE	MAVJIBHAI VELJIBHAI BHADANIYA,VIKRAM BULK CARRIER,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
22121	FA/1960/2008	20/01/2012	N J DEVANI BUILDERS PVT LTD THROUGH N J DEVANI,	MR JAL S. UNWALLA	TEBUNNISA CHOTELAL @ NIZAMUDDIN ANSARI,MERUNNISA HABIB ANSARI,IRFAN CHOTELAL @ NIZAMUDDIN ANSARI,NAUSHAD CHOTELAL @ NIZAMUDDIN ANSARI,RAMKRISHNA CHOTELAL @ NIZAMUDDIN ANSARI,AASHIANA CHOTELAL @ NIZAMUDDIN ANSARI,NEW INDIA ASSURANCE COMPANY LTD	RULE NOT RECD BACK,(MR HASMUKH THAKKER)
22122	FA/1961/2008	11/04/2008	G.S.R.T.C.,	MR HARDIK C RAWAL	DAMJI PERAJ DARJI,HARISINH MADARSINH JADEJA	
22123	FA/1965/2008	12/04/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	PARESHKUMAR DHIRAJLAL THAKKAR,REKHABEN DHIRAJLAL THAKKAR,BHARTIBEN DHIRAJLAL THAKKAR,PANKAJKUMAR DHIRAJLAL THAKKAR,TEJABHAI JEVATBHAI PATEL	RULE SERVED,MR HARSHIT S TOLIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22124	FA/1967/2008	15/11/2019	SAJIDBHAI SULEMANBHAI ISANI,	MR SP MAJMUDAR,MR SHAKTI S JADEJA	KULSUMBEN SULEMAN SAVAN,	MR CHETAN K PANDYA
22125	FA/1968/2008	23/03/2011	SHANTILAL JIVABHAI BARARIYA,SAKARBAI SHANTILAL BARARIYA,JIVABHAI GANGABHAI BARARIYA,RAMBHABAI JIVABHAI BARARIYA,RAJIBAI JIVABHAI BARARIYA,JUHIBAI JIVABHAI BARARIYA,MANJUBAI JIVABHAI BARARIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	BABUBHAI TEJABHAI AHIR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHASHIKANT S GADE
22126	FA/1969/2008	23/10/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	CHAMPABEN KANCHABHAI TADVI,CHAMPAKBHAI MAGANBHAI VASAVA,NAGINBHAI ISHWARBHAI PATEL	NOTICE SERVED
22127	FA/1970/2008	27/11/2019	ALISH CHANDSHA FAKIR,KAMABEN ALISH FAKIR	MR HARSHIT S TOLIA	TELCO BOMBAY,NEW INDIA ASSURANCE CO. LTD.,KANUBHAI KALIDAS THAKKAR,UNITED INDIA INSURANCE CO LTD.,JARINA BHIKHUSHA FAKIR	RULE SERVED,(MR HASMUKH THAKKER),(MR MAULIK J SHELAT),MR PALAK H THAKKAR
22128	FA/1971/2008	15/12/2011	RAMVIJAY RICE AND PULSE MILL THRO' PARTNER,	MR KIRIT J MACWAN	IBRAHIMBHAI RAHIMKHAN,RAMANBHAI GOVINDBHAI PATEL DELETED AS PER COURT ORDER,UNITED INDIA INSURANCE CO. LTD	DELETED,MR VIBHUTI NANAVATI,MR MAKBUL I MANSURI
22129	FA/1972/2008	22/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	NAVALSINH NARANJI JADEJA (PINGAL),DIPAKKUMAR DINESHCHANDRA VEDANT,DINESHCHANDRA MADHAVJI VEDANT,VIJAYSINH J. JADEJA	RULE NOT RECD BACK,RULE UNSERVED,MR ASHISH M DAGLI
22130	FA/1973/2008	26/06/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALIBHAI MOHMED VALI UMARJI GHORI (SINCE DEC'D THRO'HEIRS,JUBEDABEN ALI MAHAMAD WD/O ALI MAHAMMAD,RASHID ALI MAHAMMAD(SON),YAKUB ALI MAHAMMAD (SON),MASTAQ ALI MAHAMMAD (S0N),SUMAIYA ALI(DAUGHTER),FARIDA ALI (DAUGHTER),JULEKHA ALI (DAUGHTER),SALMA ALI (DAUGHTER),HASINA ALI (DAUGHTER),IBRAHIM MOHMAD VALI UMARJI GHORI,ISMAIL MOHMAD VALI UMARJI GHORI,HASAN MOHMAD VALI UMARJI GHORI,DAUD MOHMAD VALI UMARJI GHORI,HUSEN MOHMAD VALI UMARJI GHORI,AMINA MOHMAD VALI UMARJI GHORI	,MR MM SAIYED
22131	FA/1974/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP ALI,	
22132	FA/1975/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BAI HOORI W/O. MOHMAD ALI,AAYESHA MOHMAD ALI,RAHIMA MOHMAD ALI	
22133	FA/1976/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM MOHMAD,	
22134	FA/1977/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ISA VALI MASTER,	
22135	FA/1978/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINA ABDULLAH,MEHRUNISA ABDULLAH,SALIM ABDULLAH,MUBARAK ABDULLAH,RUKHSANA ABDULLAH,AMANULLAH ABDULLAH	MR MM SAIYED
22136	FA/1979/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHMAD ISAP,	
22137	FA/1980/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. ADAM DADAMUSA,FATMA ADAM MUSE,ZUBEDA ADAM MUSE,AHMAD ADAM MUSE,YAKUB ADAM MUSE	
22138	FA/1981/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHABBIR AHMED HUSSAIN,	

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22139	FA/1982/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MOHMAD ISAP SULEMAN,MUSA MOHMAD KAPADIA,UMARJI MOHMED,HOORIBEN MOHMED,IBRAHIM MOHMED	,MR MM SAIYED
22140	FA/1983/2008	02/05/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTLAL KASHIRAM,	
22141	FA/1986/2008	19/02/2016	KANATBEN RATILAL AMBALAL PATEL,ILABEN RATILAL AMBALAL PATEL,RITABEN RATILAL AMBALAL PATEL,RAKESHKUMAR RATILAL AMBALAL PATEL,VIKRAMKUMAR RATILAL AMBALAL PATEL	MR KEYUR A VYAS	JAYANTIBHAI BHIKHABHAI CHAUDHARY,UNITED INDIA INSURANCE COMPANYLIMITED	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
22142	FA/1987/2008	15/12/2011	KANCHANBEN JAIRAMBHAI VASAVA,SANGEETABEN JAIRAMBHAI VASAVA,MEENABEN JAIRAMBHAI VASAVA,DHARMESHBHAI JAIRAMBHAI VASAVA	MR SP MAJMUDAR,MR P P MAJMUDAR	A C E INDUSTRIES THROUGH MANAGER,SUMANBEN JAIRAM VASAVA,MANSING JAIRAM VASAVA	REFUSED SERVED (N) (10),MR DG SHUKLA
22143	FA/1988/2008	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	DHARMESHBHAI PRAHLADBHAI PATEL,SUMSANG BHAGWANBHAI PARMAR,BHAGWANBHAI FATEHBHAI PARMAR	DS AFF.NOT FILED (R)
22144	FA/1989/2008	29/07/2008	SONGARA LAXMIKANT PARSOTTAMBHAI,	MR.HIREN M MODI	D B RAKHOLIA VETERINARY OFFICER,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
22145	FA/1990/2008	05/09/2008	BHARTIBEN RAMESHBHAI PATEL,PIYUSHBHAI RAMESHBHAI PATEL,MINOR HITESHKUMAR RAMESHBHAI PATEL,MITTALBEN RAMESHBHAI MINOR,LAXMIBEN GOPALBHAI PATEL	MR HITESH N ACHARYA	RAVAL SAVABHAI RUNGNATHBHAI,DHYABHAI S VANKAR,THE NEW INDIA INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
22146	FA/1991/2008	28/09/2012	SARDAR SAROVAR NARMADA NIGAM LTD.,SARDAR SAROVAR NARMADA NIGAM LTD.	MR AD OZA	SHAKTI CONSTRUCTION,	MR BS PATEL,MRS RANJAN B PATEL
22147	FA/1992/2008	27/06/2012	SHILPABEN WIFE OF NILESHKUMAR MAFATLAL PATEL,	MR RJ GOSWAMI	NILESHKUMAR MAFATLAL PATEL,	MR KIRIT I PATEL
22148	FA/1993/2008	12/11/2014	G.S.F.C. THRO' MANAGING DIRECTOR,REGIONAL MANAGER G.S.F.C.	MR MITUL K SHELAT	VIHAT ROLLING MILL THRO' JAYANTIBHAI L SOMANI,SHANTABEN JAYANTILAL SOMANI,NITINKUMAR JAYANTILAL SOMANI,NITIN TRANSPORT THRO' NITIN J SOMANI	MR HARSHIT S TOLIA,MR PARTH S TOLIA
22149	FA/1994/2008	29/01/2014	REGIONAL DIRECTOR ESIC,MANAGER, LOCAL OFFICE ESIC	MR HEMANT S SHAH	HANSABEN ALIAS ASHABEN BHARAT-BHAI,	MR VM DHOTRE
22150	FA/1996/2008	14/11/2019	NARESHBHAI HATHISING SHAH,RUPANDEBEN NARESHBHAI SHAH,KOMALBEN NARESHBHAI SHAH,KARTIKBHAI NARESHBHAI SHAH,RESHMABEN VIJAYBHAI SHAH,NIRANJANBHAI HATHISING SHAH,RAHULBHAI NIRANJANBHAI SHAH,VIBHABEN NIRANJANBHAI SHAH,MAHAKALI SAMUDAYIK KHETI SAHKARI MANDLI LTD THROUGH	MS VIDHI J BHATT	MAHAKALIPRASAD JAYVANTSINHJI,PRAKASHKUNVERBA JAYVANTSINHJI,SINDHANIDEVI JAYSHIVSINHJI,DHRUVSINHJI JAYSHIVSINHJI (MINOR) THROUGH,JAYSHIVSINHJI RUDRATSINHJI,KANTIBHAI V PATEL,GHANSHYAMBHAI RANCHHODBHAI KHUNT,DILIPBHAI AGRAWAL,BECHARBHAI P JOSHI,DHATRIDEVI JAYSHIVSINHJI VAGHELA,VAGHELA SHIVUBHAI KESRISING SINCE DECEASED THROUGH LEGAL HEIRS,SUMANBHAI BALDEVBHAI PATEL SINCE DECEASED THROUGH LEGAL HEIRS,VAGHELA DHIRUBHAI SHIVUBHA,VAGHELA BALVANT SHIVUBHA,VAGHELA RANJITSINH SHIVUBHA,URMILABEN SUMANBHAI PATEL,HARDIK SUMANBHAI PATEL,NAYNABEN SUMANBHAI PATEL,MAYURIBEN SUMANBHAI PATEL	ADVOCATE NAME DELETED,RULE SERVED BY DS,MS KJ BRAHMBHATT,MR GAURANG K PATEL,MS VARSHA BRAHMBHATT,MR HARNISH V DARJI,MR RAXIT J DHOLAKIA,MS SRUSHTI A THULA,POOJA H BHARDWAJ

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22151	FA/1997/2008	08/08/2019	NATIONAL INSURANCE CO.LTD.,	MR VC THOMAS	SOMABHAI KALUBHAI SOLANKI SINCE DECD. THROUGH HEIRS,NARMADA WD/O SOMABHAI KALUBHAISOLANKI,GIRISHKUMAR SOMABHAI SOLANKI MINOR,REKHABEN SOMABHAI SOLANKI MINOR,MINABEN SOMABHAI SOLANKI MINOR,NITINBHAI SOMABHAI SOLANKI MINOR,BALVANTBHAI KODERBHAI PARMAR,G.S.R.T.C.,KALUBHAI BHURABHAI SOLANKI,MONGHIBEN KALUBHAI SOLANKI,SAKINABIBI WD/O HABIB AHMEMAD SHAIKH	,RULE SERVED,MRS VASAVDATTA BHATT
22152	FA/1999/2008	28/04/2009	MANIBHAI KANJIBHAI PATEL,FULJIBHAI JASHRAJBHAI PATEL,KANJIBHAI LALLUBHAI PATEL,MANJIBHAI AMBARAMBHAI PATEL,PITAMMBARBHAI RUPJIBHAI PATEL,JADAVBHAI CHATURBHAI PATEL,VIRJIBHAI HARJIBHAI PATEL,KEVALBHAI VIRJIBHAI PATEL,RATIBHAI VIRJIBHAI PATEL,PURUSHOTTAMBHAI RANCHODBHAI PATEL,ODHAVJI CHHAGANBHAI PATEL,PRABHUBHAI ODHAVJIBHAI PATEL	MS SRUSHTI A THULA	KAILASHBHAI CHHOTUBHAI SOLANKI,SHANTABEN BECHARBHAI MISTRY SINCE DECD. THROUGH HEIRS,BHIKHABHAI BECHARBHAI MISTRY SINCE DECD. THROUGH HEIRS,DAHIBEN BHIKHABHAI MISTRY,KAUSHIKBHAI BHIKHABHAI MISTRY,RASIKBHAI BHIKHABHAI MISTRY,JYOTSANABEN BHIKHABHAI MISTRY,MANJUBEN BHIKHABHAI MISTRY,SOMABHAI BECHARBHAI MISTRY,SHARDABEN BECHARBHAI MISTRY SINCE DECD. THROUGH HEIRS,LATABEN MAFATLAL MISTRY,PRAFULLBHAI MAFATLAL MISTRY,JYOTIKABEN MAFATLAL MISTRY,MAYABEN MAFATLAL MISTRY,PUSHPABEN BECHARBHAI MISTRY,BHUPENDRABHA BECHARBHAI MISTRY,BABUBHAI BECHARBHAI MISTRY,JAYANTIBHAI BECHARBHAI MISTRY,MAHESHBHAI ROOPSINGH GOHIL	,MR PM BHATT
22153	FA/2000/2008	21/08/2008	GURUCHARANDAS R MALHOTRA MANAGING DIRECTOR OF,MANMOHINI G MALHOTRA,ODHAV STEEL INDUSTRIES THROUGH DIRECTOR,MALHOTRA STEEL INDUSTRIES LTD THROUGH DIRECTOR	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYESH HIMATLAL SHAH,GENERAL CO-OP. BANK THROUGH LIQUIDATOR,HIMATLAL AMBALAL SINCE DECD. THROUGH HEIRS,SAVITABEN HIMATLAL,KAMLESH HIMATLAL,SARLABEN JAGDISHCHANDRA,DAKSHABEN KAMLESHKUMAR,JAYSHREEBEN HIMATLAL,INDUBEN RATILAL,NAYNABEN INDRAVADAN,SHAILESH @ SHANKER RATILAL	,DR SONIA HURRA,MR VIBHUTI NANAVATI
22154	FA/2005/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRAGJI TULSI THROUGH BECHU TULSI POA,	
22155	FA/2006/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRAGJI TULSI THRO' BACHU TULSIPOA,	MR VIMAL M PATEL
22156	FA/2007/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVESINH BALUBHAI,	
22157	FA/2008/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BALU NARAN SINCE DECD. THRO' HEIRS,DUDHIBEN BALUBHAI,BHAVSING BALUBHAI,RAVESINH BALUBHAI,KIRANBHAI BALUBHAI,RAMABEN BALUBHAI	
22158	FA/2009/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANGRAMBHAI NARANBHAI,	
22159	FA/2010/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGAWAN BHOJABHAI SINCE DECD. THRO' HEIRS,UKHABHAI BHAGWANBHAI,RUKADBHAI BHAGWANBHAI,BACHUBHAI BHAGWANBHAI,BHIMABHAI BHAGWANBHA,BHANIBEN BHAGAWNBHAI	
22160	FA/2011/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHANABHAI BHOJA,LAXMAN BHOJA,NARAN BHOJA,PANCHA BHOJA,RANIBEN BHOJA	
22161	FA/2012/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGAWAN RAJASHIBHAI,	
22162	FA/2013/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANA PITHA SINCE DECD. THRO' HEIRS,SAMAT KANA,LAXMAN KANA,MALABEN KANA,KARSHANBHAI KANA,DEVUBEN KANA,VASHRAM KANA,SAMJUBEN KANA,GANGABEN KANA,PUNIBEN KANA	

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22163	FA/2014/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DANGODARA BHIHA MEGHA,LADUBEN BHIKHA,BHANIBEN BHIKHA,DHIRUBHAI BHIKHA,KALUBHAI BHIKHA,UJIBEN BHIKHA,PUTALIBEN BHIKHA,NARSHI BHIKHA,NATUBHAI BHIKHA,PANCHABHAI BHIKHA,RAJUBHAI BHIKHA	
22164	FA/2015/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJ NAGJI,GANDA BHIKHA SINCE DECD. THRO'BALUBHAI GANDABHAI	
22165	FA/2016/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMABHAI NARANBHAI,	
22166	FA/2017/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVARAJ NAGJIBHAI,DHANJIBHAI NAGJIBHAI,KUSHIBEN NAGJIBHAI,SAMJUBEN NAGJIBHAI,DIVALIBEN NAGJIBHAI	
22167	FA/2018/2008	27/06/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANGRAM NARANBHAI,	
22168	FA/2019/2008	30/07/2008	DINESHBHAI CHAGANBHAI MAKVANA,	MR VIRAL V DAVE	VELJIBHAI DINAJIBHAI VANZARA,MOHD SAYED KAYUMBHAI MANSURI,UNITED INDIA INSURANCE CO LTD,GANPAT SINGH RATANSANG RAJ,RATANSANG JAYSANGBHAI RAJ,UNITED INDIA INSURANCE CO LTD	
22169	FA/2020/2008	18/07/2008	UNITED INDIA INSURANCE CO. LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KESARBEN NARANBHAI MALI,MOHANJI DEVAJI MALI,GHISALAL MOHANJI MALI,SOHAN MOHANJI MALI,GULABSINH AMARSINH GHAUHAN,KRISHNANAND BHAGWANDAS MISHRA,ORIENTAL INSURANCE CO. LTD.,GIRIRAJ PALIVAL KRISHNAKANT	,MR MTM HAKIM,MR YV VAGHELA
22170	FA/2021/2008	25/03/2013	URMILABEN MUKESHKUMAR PATEL,KRUNAL MUKESHKUMAR PATEL MINOR THRO URMILABEN T PATEL,TRIKAMBHAI HARIBHAI PATEL,BHIKHIBEN TRIKAMBHAI PATEL	MS. SAMATA V PATEL	ARVINDBHAI KAMJIBHAI ASARI,KALPNABEN M DAVE,INSURANCE COMPANY	MR.HIREN M MODI,MR R G DWIVEDI
22171	FA/2022/2008	01/03/2012	KAILASHBHAI PARMAR (DECD) THR'HEIRS,PARVATIBEN K. PARMAR,MINOR VIKASH PARMAR,MINOR VISHAL PARMAR,MISHRILAL DHULJIBHAI PARMAR	MS AMRITA AJMERA	JASHUBHAI DIPSINH JADAV,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI
22172	FA/2023/2008	01/03/2012	RADHESHYAM RATHOD (DECD) THR'HEIRS,CHANDANBEN R. RATHOD,SAVANKUMAR RATHOD MINOR,PRIYANKABEN RATHOD MINOR,BHERUMAL GANPAT RATHOD	MS AMRITA AJMERA	JASHUBHAI DIPSINH JADAV,UNITED INDIA INSURANCE CO. TLD,KASAMBHAI M. KURISHI	RULE SERVED,MR VIBHUTI NANAVATI
22173	FA/2024/2008	21/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VARSHABEN NARENDRABHAI DAVDA,GIRDHARBHAI JERAMBHAI DHRANGADHARIYA,KANGAR RAMGAR GOSWAMI,NEW INDIA ASSURANCE COMPANY LTD,BHUPENDRABHAI @ BHUPATBHAI GIRDHARBHAI	,RULE SERVED,RULE UNSERVED,(MR KISHOR M PAUL)
22174	FA/2025/2008	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PATEL PARESH ARVINDBHAI,YAHWANTRAO KRUSHNAKANT SURVE,ORIENTAL INSURANCE CO. LTD,SMITA SUDHAKAR SAKPAL,SUBHASHBHAI DHONDU SAKPAL,SAVITA SUBHAS SAKPAL	NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
22175	FA/2026/2008	30/04/2008	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	BHAGWANBHAI TAPUBHAI BORIYA,BHAGUBHAI BIJALBHAI VARCHAND,PRAGNABEN YOGESHBHAI SHANTIBHAI PATEL,GIKESH YOGESHBHAI S PATEL MINOR,VIMALABEN SHANTIBHAI FULABHAI PATEL	RULE NOT RECD BACK,MR MTM HAKIM
22176	FA/2027/2008	03/02/2010	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	SANDYABEN WD/O. DR. AMRUTLAL CHUNILAL SHAH,SAURIN AMRUTLAL SHAH,SWETABEN AMRUTLAL SHAH,ARVINDBHAI FULCHANDBHAI SHAH	RULE SERVED,MR NV GANDHI
22177	FA/2028/2008	20/07/2018	JATARBHAI SHAMJIBHAI GANVIT (FATHER OF DECD.),LAXMIBEN JATARBHAI GANVIT (MOTHER OF DECD.),MUKEHSBHAI JATARBHAI GANVIT (BROTHER OF DECD.),MAHESHBHAI JATARBHAI GANVIT (BROTHER OF DECD.),MINABEN UMEDBHAI GANVIT (WIDOW OF DECD.)	MR HARSHIT S TOLIA,MR PARTH S TOLIA	MANOJKUMAR PRATAPBHAI CHAUDHARY,KISHORBHAI VIRSINHBHAI CHAUDHARY,ORIENTAL INSURANCE CO. LTD.	MR VD PARGHI,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PRAKASH G PANDYA,MR HIMANSHU N BANKER

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22178	FA/2029/2008	25/02/2016	MINOR SHAKTISINH ZALA,	MR. YOGENDRA THAKORE	ZALA RANVIRSINH RANUBHA,DEVANJI DHUDAJI THAKOR,NATIONAL INSURANCE CO. LTD.,ZALA PRAVINSINH NANUBHA,NATIONAL INSURANCE CO. LTD.	RULE SERVED
22179	FA/2030/2008	25/08/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHABBIR MOHMAD KUNJADA,MUSTAQ NOORMOHMAD SHAIKH,KAMLESH PURSHOTTAMDAS PATEL	
22180	FA/2031/2008	20/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION THR'DIV.CONTROLLER,	MRS FALGUNI D PATEL	MAHESHBHAI BHAGVATLAL JOSHI,	MR MTM HAKIM
22181	FA/2033/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI BHAILALBHAI PATEL,	MR TRILOK J PATEL
22182	FA/2034/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SHANKARBHAI PATEL,	MR TRILOK J PATEL
22183	FA/2035/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT RAVJIBHAI PATEL,	MR TRILOK J PATEL
22184	FA/2037/2008	17/02/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HEMRAJ KANARAM JATT,JITENDRA MOHANLAL JAIN,DINESH N GUPTA,KAMALKUMAR KISHANCHAND	DELETED,RULE SERVED,MR.HIREN M MODI
22185	FA/2040/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MEMON IBRAHIM MAMAD,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22186	FA/2041/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SUMRA AAMD OSAMAN SINCE DECD. THRO' SUMRA ABDULLA AMAD,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22187	FA/2042/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MEMAN ISMAIL GULMAMAD SINCE DECD. THRO' HAJI ABDULLA,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22188	FA/2043/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT MAMAD NATHA,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	,GOVERNMENT PLEADER
22189	FA/2044/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT SALE JARU,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22190	FA/2045/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HAJI RAMGHAN HASAN SINCE DECD. THRO' HAJI ALI HASAN,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22191	FA/2046/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HARIJAN HEMABAI THAVAR,MURA THAVAR HARIJAN,MANGA THAVAR HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR ANAND R PATEL
22192	FA/2047/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HARIJAN RAJA ACHAR,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22193	FA/2048/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MEMON OSMAN MAMAD SINCE DECD. THRO' KARIM OSMAN MAMAD,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22194	FA/2049/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	LAGHA DANA HARIJAN,HARIJAN DANA BHOJA SINCE DECD. THRO' BHIMA DANA HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22195	FA/2050/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	GOVA KANA HARIJAN,HARIJAN KANA PACHAN SINCE DECD. THRO' BHASAR KANA HARIJAN,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22196	FA/2051/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SUMARA ABDEMAN JUSAB,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22197	FA/2052/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MEMAN ISMAIL JAKAB,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22198	FA/2053/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MEMAN JAKAB HASANMAMAD,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22199	FA/2054/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	HOT SUMAR JAT SINCE DECD. THRO' HAJIYANI HURBAI,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22200	FA/2055/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT ALI MOHAMAD SUMAR,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22201	FA/2056/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT RAHIMBAI ISHA,JAT ISMAIL HOT,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	,GOVERNMENT PLEADER,MR ANAND R PATEL
22202	FA/2057/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT DAOOD JARU,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22203	FA/2058/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT HAJI JARU,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22204	FA/2059/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	MEMAN AMAD ISHAK SINCE DECD. THRO' MAMAD AMAN MEMAN,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22205	FA/2060/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SUMAR HALIMABAI MAMAD HUSAIN SINCE DECD. THRO' SUMAR ABDULLA,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22206	FA/2061/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SUMARA SALE SIDDIK,SUMARA JAFAR SALE,SUMARAR SIDDIK SALE,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	,GOVERNMENT PLEADER,MR ANAND R PATEL
22207	FA/2062/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	JAT JUMA UMAR SINCE DECD. THRO' JAT VEKIA JUMA,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22208	FA/2063/2008	06/05/2014	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR KM PATEL	SUMARA HASAM UMAR,DEPUTY COLLECTOR,STATE OF GUJARAT THRO' COLLECTOR	GOVERNMENT PLEADER,MR ANAND R PATEL
22209	FA/2064/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSANG SOMABHAI,	MR KM SHETH
22210	FA/2065/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA MOHAMMAD UMARBHAIJI,	MR KM SHETH
22211	FA/2066/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PIYUSHBHAI SHANKARBHAI,	MR KM SHETH
22212	FA/2067/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI AMBALAL,	MR KM SHETH
22213	FA/2068/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI JAGANNATHBHAI,	MR KM SHETH
22214	FA/2069/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHAMMAD @ P OF A VALI IBRAHIM ALI TALATI,	MR KM SHETH
22215	FA/2070/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI MOHAMMAD GOLITA,	MR KM SHETH
22216	FA/2071/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI VITTHALBHAI,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22217	FA/2072/2008	17/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL PARSOTTAMBHAI,	MR KM SHETH
22218	FA/2073/2008	10/12/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUDA KHIMA RABARI,	MR VIMAL M PATEL
22219	FA/2074/2008	10/12/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYA KHIMA RABARI SINCE DIED HIS HEIRS,HIRA DAYA GARCHAR,JANABEN DAYA GARCHAR,JIVIBEN DAYA,RAMBHIBEN DAYA,RAJIBEN DAYA,PANCHIBEN DAYA,KAMIBEN DAYA	,RULE SERVED
22220	FA/2075/2008	10/12/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BADHA VIRA,MALIBEN MENANDBHAI,MUKTABEN MENANDBHAI,VALLBH MENANDBHAI,RAJA MENANDBHAI	RULE SERVED
22221	FA/2076/2008	10/12/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMA HIRA RABARI,RUDA HIRA RABARI,LAKHA HIRA RABARI	RULE SERVED
22222	FA/2077/2008	10/12/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHA JAGMAL,MULU JAGMAL,GOVIND JAGMAL	RULE SERVED
22223	FA/2078/2008	10/12/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHANBHAI GOKALBHAI,GOVINDBHAI KARSANBHAI	RULE SERVED,RULE UNSERVED
22224	FA/2080/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBEN NANJIBHAI,	(MR A J PATEL)
22225	FA/2081/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI BHIKHABHAI,	(MR A J PATEL)
22226	FA/2082/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMANBHAI RAMJIBHAI,	(MR A J PATEL)
22227	FA/2083/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITBHAI RANCHHODBHAI BOLIYA,	(MR A J PATEL)
22228	FA/2084/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRUBHAI VIRSANGBHAI,	(MR A J PATEL)
22229	FA/2085/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI KABHAI,	(MR A J PATEL)
22230	FA/2086/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MITHABHAI VIRABHAI,	(MR A J PATEL)
22231	FA/2087/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI GALABHAI,	(MR A J PATEL)
22232	FA/2088/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVABHAI JETHABHAI PRAJAPATI,	(MR A J PATEL)
22233	FA/2089/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI BHIKHABHAI,	(MR A J PATEL)
22234	FA/2090/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN TAKHUBHAI,	(MR A J PATEL)
22235	FA/2091/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMABHAI CHHAGANBHAI,	(MR A J PATEL)
22236	FA/2092/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SAMANTBHAI,	(MR A J PATEL)
22237	FA/2093/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDANSINH MULUSINH DABHI,	(MR A J PATEL)
22238	FA/2094/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AARVINDBHAI BALVANTRAY TRIVEDI,	(MR A J PATEL)
22239	FA/2095/2008	28/04/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINCHANDRA JIVANLAL DIWAN,DASHRATHBHAI GOVINDBHAI PATEL	(MR A J PATEL)
22240	FA/2096/2008	06/05/2009	ISMILE HAJI SULEMAN,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

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22241	FA/2097/2008	06/05/2009	JAYANTIBHAI RAMESHCHANDRA PATEL,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22242	FA/2098/2008	06/05/2009	DHARMENDRASINH RATANSINH RANA,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22243	FA/2099/2008	06/05/2009	VALI ASMAL BAPU,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22244	FA/2100/2008	06/05/2009	ISMILE HAJI SULEMAN,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22245	FA/2103/2008	28/07/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	AMBABEN BABUBHAI PATEL,JAYESHBHAI BABUBHAI PATEL,VRUNDAVAN METALS	RULE SERVED,MR NV SOLANKI,(MR NIKHIL S KARIEL)
22246	FA/2104/2008	09/07/2008	REGINOL DIRECTOR GUJ.STATE ROAD TRANSPORT CORPO,	MS SEJAL K MANDAVIA	LILABEN WD/O RAMESHJI JAWAJI,MINOR RANJITSINH RAMESHJI DABHGUARDIAN NO.1,MINOR ATUL RAMESHJI DABHI GAURDIAN NO.1,JAVANJI BOGHAJI DABHI,BALUBEN JAVAJI DABHI,BABUJI RAMSANGJI THAKORE,BHIKHABHAI DAHYABHAI JANI ST DRIVER NO. GJ J Z 4587	,(MR PARESH M DARJI)
22247	FA/2105/2008	09/07/2008	REGINOL DIRECTOR GUJ.STATE ROAD TRANSPORT CORPO,	MS SEJAL K MANDAVIA	BABUJI RAMSANGJI THAKORE,BHIKHABHAI DAHYABHAI JANI ST. DRIVER NO. GJ 1 Z 4587	,(MR PARESH M DARJI)
22248	FA/2106/2008	24/09/2013	UNITED INDIA INSURANCE CO LTD.,	MR RAJNI H MEHTA	JAYSHRIBEN RAJNIKANT JOSHI,RAJESHKUMAR RAJNIKANT JOSHI,SUNILKUMAR RAJNIKANT JOSHI,RAJNIKANT MAHIJIBHAI PATEL SINCE DIED HIS HEIRS,NEELABEN RAJNIBHAI PATEL WIFE OF DECD.RAJNIKANT MAHIJIBHAI,VIKASBHAI SON OF RAJNIKANT PATEL,NIKUNJ SON OF RAJNIKANT PATEL,D S P SAHEBSHRI	,GOVERNMENT PLEADER,(MR NIKHIL S KARIEL),MR.HIREN M MODI
22249	FA/2108/2008	05/03/2015	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	ILASHIBEN JAIGOPAL DAVE,KALPESH JAIGOPAL DAVE,BIPINBHAI DHANJIBHAI PATEL,OWNER OF JEEP CAR NO. GJ-6-JJ-864, DENA BANK	RULE SERVED,MR AD DESAI,LOPA M BHATT,MR BIJU A NAIR
22250	FA/2109/2008	05/03/2015	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	HASMUKHJETHI JETHATETHI GOSAI,BIPINBHAI DHANJIBHAI PATEL,OWNER OF JEEP CAR NO. GJ-6-JJ-864	RULE SERVED,(MR NALIN K THAKKER),MR BIJU A NAIR
22251	FA/2110/2008	05/03/2015	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	KALANDERKHAN HABIBKHAN PATHAN,BIPINBHAI DHANJIBHAI PATEL,OWNER OF JEEP CAR NO. GJ-6-JJ-864	RULE SERVED,MR MA BUKHARI,MR PREMAL R JOSHI,MR BIJU A NAIR

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22252	FA/2114/2008	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	YAKUB MOHAMMAD SARIGAT,IBRAHIM MOHMAD SARIGAT DECD.THR.LEGAL REPRESENTATIVES,AYESHA WD/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,FATIMA D/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,REHANA D/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,NAFISA D/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,MUHAMMAD S/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,ILIYAS S/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,ASMA D/O IBRAHIM SARIGAT THR.POWER OF ATTORNEY APP.NO.1,AHMAD MOHMAD KASAM, DECD. THRO.LEGAL REPRESENTATIVES,HAFEZA-S/OAHMED MUHAMMAD KASAMTHR.POWER OF ATTORNEY APP.NO.1,YUSUF-S/O AHMED MUHAMMAD KASAMTHR.POWER OF ATTORNEY APP.NO.1,ILIYAS-S/OAHMED MUHAMMAD KASAMTHR.POWER OF ATTORNEY APP.NO.1,HANIF-S/O AHMED MUHAMMAD KASAMTHR.POWER OF ATTORNEY APP.NO.1,ISMAIL-S/OAHMED MUHAMMAD KASAMTHR.POWER OF ATTORNEY APP.NO.1,FATIMA-D/OAHMED MUHAMMAD KASAMTHR.POWER OF ATTORNEY APP.NO.1,FATIMA MOHMAD KASAM,OFFICER ON SPECIAL DUTY LAND (ESQ.)	,RULE SERVED,MR MTM HAKIM
22253	FA/2115/2008	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	HASIM MAHMMAD NANABAWA,FATMA D/O MAHMAD KASAM NANABAWA,JUBEDA D/O MAHMAD KASAM NANABAWA,OFFICER ON SPECIAL DUTY LAND (ESQ.)	RULE SERVED,MR MTM HAKIM
22254	FA/2116/2008	27/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	KHADIJA YUSUF AHMAD SARIGAT,OFFICER ON SPECIAL DUTY LAND (ESQ.)	RULE SERVED,MR MTM HAKIM
22255	FA/2118/2008	30/06/2008	JAY MAHAVIR (THALTEJ) OWNER'S ASSOCIATION,SAMTRUPTI (THALTEJ) OWNERS ASSOCIATION,NAMO-NAMAMI (THALTEJ) OWNERS ASSOCIATION,NEW YORK (THALTEJ) OWNERS ASSOCIATION,BHAVYA (THALTEJ OWNERS ASSOCIATION,NEW YORK NAGRI (THALTEJ) OWNERS ASSOCIATION,JAY ARIHANT (THALTEJ) OWNERS ASSOCIATION,OM SAMBHAVNATH (THALTEJ) OWNERS ASSOCIATION,THINK (THALTEJ) OWNERS ASSOCIATION,SHRIMAT VARAHI (THALTEJ) OWNERS ASSOCIATION,SAKAL (THALTEJ) OWNERS ASSOCIATION,NEW YORK POINT (THALTEJ) OWNERS ASSOCIATION	MR RS SANJANWALA	JAYESH JAGDISHCHANDRA DAVE,GAIKWAD INVESTMENT CORPN. PVT LTD,KANTILAL AMBALAL PATEL	,MR BHARAT JANI
22256	FA/2119/2008	05/05/2008	DIVISIONAL CONTROLLER,	MS SEJAL K MANDAVIA	MAHMADBHAI ABDUL REHMAN SHAIKH,	MR RUTURAJ NANAVATI
22257	FA/2120/2008	06/05/2008	PANNABEN SOMABHAI PATEL,	MR DHARMESH V SHAH	AMRUTLAL CHHAGANLAL GAJJAR,MAFATLAL CHHAGANLAL GAJJAR,NEW INDIA ASSURANCE CO. LTD.	,(MR PARESH M DARJI)
22258	FA/2121/2008	18/11/2013	UNITED INDIA INSURANCE COMPANYLIMITED,	MR BC DAVE	LILABEN W/O. DECD. BHIKHABHAI PREMJIBHAI KATHIRIYA,ALPESH S/O. DECD. (MINOR) BHIKHABHAI THROUGH RESP. NO. 1,VAIBHAVI D/O. DECD.(MINOR) BHIKHABHAI THROUGH RESP. NO. 1,KISHANBHAI PUNJABHAI,MANUBHAI VALJIBHAI PARMARM	RULE SERVED,MR YM THAKKAR,MR HARSHAD K PATEL
22259	FA/2122/2008	13/03/2013	SHANTABEN WD/O. NATVERBHAI KALIDAS TADVI,BHAGWANBHAI NATVERBHAI TADVI,VALIBEN D/O. NATVERBHAI KALIDAS TADVI	MR MTM HAKIM	SHRAVANBHAI MAGANBHAI VASAVA,EXECUTIVE ENGINEER,	MR AD OZA,(MR HEMANG R RAWAL)
22260	FA/2123/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SALIM AHMAD MOGHA,ALI MUSA MOGHA	
22261	FA/2124/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARLAL NAROTTAM LALLU,	
22262	FA/2125/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IQBAL DAUD VALIKHAN,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22263	FA/2126/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINABEN D/O. ISE ALI,	
22264	FA/2127/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAFIZABEN D/O. AHEMAD DAUD,	
22265	FA/2128/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF CHAMPAKLAL JASHWANTRAIANKURKUMAR CHAMPAKLAL DAVE,	
22266	FA/2129/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF GIRISHCHANDRA MADHU - SUDAN: PRATIKSHABEN W/O.,	
22267	FA/2130/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI TRIBHOVANBHAI PATEL,PRAFULCHANDRA SHANTILAL PATEL,PRAVINCHANDRA SHANTILAL PATEL	
22268	FA/2131/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISE HASAN ASALI,	
22269	FA/2132/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN YUSUF DAUD,	
22270	FA/2133/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSA HASAN ASALI,	
22271	FA/2134/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IDRIS YUSUF MUSA KADUJI,	
22272	FA/2135/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MOTI MASJID YASIN YAKUB BALA,	
22273	FA/2136/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABBAS ADAM SULEMAN SIDRIA,	
22274	FA/2137/2008	18/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT YASHWANTBHAI DAVE,	
22275	FA/2138/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF CHANDANSANG THAKOR BABUBHA CHANDANSANG,	MR AMIT C NANAVATI
22276	FA/2139/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF VITTHALDAS/ VALJIBHAI PATEL ISHWARBHAI,	MR AMIT C NANAVATI
22277	FA/2140/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KALUJI MOTISING,	MR AMIT C NANAVATI
22278	FA/2141/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECD. DIWANSANG: THAKOR NATHUBHA DIWANSANG,	MR AMIT C NANAVATI
22279	FA/2142/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODIDAS MOTIDAS,	MR AMIT C NANAVATI
22280	FA/2143/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF AMRATBHAI: PATEL RANCHHODBHAI SHIVDAS,	MR AMIT C NANAVATI
22281	FA/2144/2008	25/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN WD/O. MOTIBHAI ISHWARBHAI,	
22282	FA/2145/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIDAS AMBAVI KHIMAJI RAMJI,	MR NISHANT LALAKIYA
22283	FA/2146/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHINA GOVIND RAJIBEN GOVIND,	MR NISHANT LALAKIYA
22284	FA/2147/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AARSI SARMAN,NARANAARSI,HAMIR AARASI	MR NISHANT LALAKIYA
22285	FA/2148/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMAT DEVASHI,	MR NISHANT LALAKIYA
22286	FA/2149/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVA RUDA,KANA KARSHAN (MINOR) THRO' GUARDIAN DEVA KARSHAN	MR NISHANT LALAKIYA
22287	FA/2150/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMASI AARASI,	MR NISHANT LALAKIYA
22288	FA/2151/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRA MALDE,	MR NISHANT LALAKIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22289	FA/2152/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALA HAMIR,KANA HAMIR	MR NISHANT LALAKIYA
22290	FA/2153/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARAT LALJI (MINOR) THRO' GUARDIAN DAYBEN LALJI,HANSABENLALJI (MINOR) THRO' GUARDIAN DAYABEN LALJI	MR NISHANT LALAKIYA
22291	FA/2154/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAN KALIBEN LAKHIBEN JANIBENRAMIBEN RAJA,	MR NISHANT LALAKIYA
22292	FA/2155/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGA AARASI. RAMI AARASI HEMI AARASI, MALDE AARASI,	MR NISHANT LALAKIYA
22293	FA/2156/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAN RAJA. VIRA RAJA,	MR NISHANT LALAKIYA
22294	FA/2157/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHA JADAV. JAGMAL JADAV,	MR NISHANT LALAKIYA
22295	FA/2158/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINU RAJA BARAD. RAJA VEJA BARAD. VIRA RAJA BARAD.,	MR NISHANT LALAKIYA
22296	FA/2159/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMA KARSAN. LAXMAN HAMAL,	MR NISHANT LALAKIYA
22297	FA/2160/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVA VIKRAM. VAKAM TRIKAM JAGMAL VIRA, VAKAM VIRA,	MR NISHANT LALAKIYA
22298	FA/2161/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASA SARMAN,	MR NISHANT LALAKIYA
22299	FA/2162/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESUR BHIMASHI HIRA HAMIR HAMIR KANA, RAMABHAI SAMAT,	MR NISHANT LALAKIYA
22300	FA/2163/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA HAJA,	MR NISHANT LALAKIYA
22301	FA/2164/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MESUR ARJAN. KANU ARJAN,	MR NISHANT LALAKIYA
22302	FA/2165/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALDE RAJA,	MR NISHANT LALAKIYA
22303	FA/2166/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVIND JERAM,	MR NISHANT LALAKIYA
22304	FA/2167/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMAL PARBAT,	MR NISHANT LALAKIYA
22305	FA/2168/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANA DEVASHI,	MR NISHANT LALAKIYA
22306	FA/2169/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMAL VIRA, BAKAM VIRA,	MR NISHANT LALAKIYA
22307	FA/2170/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VEJA RAJA BARAD,	MR NISHANT LALAKIYA
22308	FA/2171/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMAL VIRA,	MR NISHANT LALAKIYA
22309	FA/2172/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANA DEVSHI,	MR NISHANT LALAKIYA
22310	FA/2173/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMAN AARASI,	MR NISHANT LALAKIYA
22311	FA/2174/2008	10/12/2010	STATE OF GUJARAT THRO' THE SPL. LAND ACQ.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABU JERAM, PREMJI JERAM,	MR NISHANT LALAKIYA
22312	FA/2175/2008	13/06/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SULTONSINH NATHUSINH JAT,HANUMAN GANGARAM,GAGARAM DHULA RAM,M R SHAH TRANSPORT	,RULE SERVED,MR JIGAR G GADHAVI
22313	FA/2176/2008	22/09/2008	KISHORBHAI PURSHOTTAMBHAI JOSHI,	MR ASHISH M DAGLI	ODEDARA RANJITBHAI MERAMAN,R G KUBER OWNER,UNITED INDIA INSURANCE CO LTD	

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22314	FA/2177/2008	25/02/2016	AMARBEN BACHUBHAI VAIDYA (NAGLA),	MR MTM HAKIM	RAJENDRABHAI DAHYABHAI PATEL,NATIONAL INSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MS LILU K BHAYA
22315	FA/2178/2008	07/08/2008	RAKESH RAYMALBHAI PATNI (POPATWALA),	(MS NISHA M THAKORE)	GULAMOHAMMED ALIMOHAMMED KADRI,SHRIJI ROADLINES,,NEW INDIA INSURANCE COMPANY LTD	
22316	FA/2181/2008	12/12/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	MANIBEN LALLUBHAI PARMAR,RAJESH HASMANT OWNER OF FIRM MOHANLAL PAKHRANI	RULE SERVED,MR MTM HAKIM
22317	FA/2182/2008	06/07/2017	THE NEW INDIA ASSURANCE COMPANY LTD.,	MR KV GADHIA	MANSUKHBHAI BACHUBHAI SOLANKI,SARMANBHAI RAJSHIBHAI MEWADA	RULE SERVED
22318	FA/2183/2008	15/05/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR NAGESH C SOOD	PRAKASHKUMAR RAGHUVIRSINGH ZALA,MUSTAFA GULALMRASUL MULTANI	
22319	FA/2184/2008	30/09/2009	DAHYABHAI M PATEL THROUGH POA MAHESHBHAI DAHYABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER
22320	FA/2185/2008	27/06/2008	SPECIAL LAND ACQUISITION OFFCIER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	SHANKARBHAI SAVJIBHAI,	
22321	FA/2186/2008	27/06/2008	SPECIAL LAND ACQUISITION OFFCIER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	DHARAMSHIBHAI DAHYABHAI,	
22322	FA/2187/2008	27/06/2008	SPECIAL LAND ACQUISITION OFFCIER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	GORDHANBHAI AMBARAMBHAI,	
22323	FA/2188/2008	27/06/2008	SPECIAL LAND ACQUISITION OFFCIER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	CHANABHAI NATHUBHAI,	
22324	FA/2189/2008	14/07/2008	BAJAJ ALLIANZ GENERAL INSURANCE COMAPNY LTD,	MR VIBHUTI NANAVATI	SACHINBHAI JAYANTBHAI KAMDAR,DILIPBHAI POPATBHAI JIVANI	NOTICE SERVED,(MR KISHOR M PAUL)
22325	FA/2190/2008	01/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATBHAI MOHANBHAI JADAV,	
22326	FA/2191/2008	01/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIBEN WD/O. DHULABHAI SHANKARBHAI SINCE DIED HIS,MANJULABEN D/O DHULABHAI SHANKARBHAI W/O KABHAI RATHOD,NAGINBHAI DHULABHAI (SON),HIRABEN W/O DHULABHAI SHANKARBHAI W/O SOMABHAI,SHAMALBHAI DHULABHAI (SON)	
22327	FA/2192/2008	01/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH BHUPATSINH GOHIL,	
22328	FA/2193/2008	01/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDABEN WD/O. MANGALBHAI BHAGVANBHAI SINCE DIED HIS,SHANTABEN D/O MANGALBHAI BHAGAVANBHAI,RAMANBHAI MAGALBHAI (SON) DIED ON 17.5.1997,KASHIBEN D/O MANGALBHAI BHAGAVANBHAI W/O KANTILAL,MATHURBHAI MAGALBHAI (SON),NARMADABEN D/O MANGALBHAI BHAGAVANBHAI W/O PRATAPBHAI,BHAGAVANBHAI MANGALBHAI (SON)	
22329	FA/2194/2008	01/05/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH GORDHANBHAI PADHIYAR,	
22330	FA/2195/2008	20/10/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISLAMBHAI NURMAHAMADBHAI,SOMABHAI MANIBHAI PATEL,GHANSHYAMBHAI MANIBHAI PATEL,ALKESHBHAI MANIBHAI PATEL,RAMANBHAI MANIBHAI PATEL	
22331	FA/2196/2008	20/10/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF ATAJI DHDAJI,LAXMIBEN ATAJI,BABUBHAI ATAJI,MANGAJI ATAJI,ASHOKBHAI ATAJI,GITABEN ATAJI,KETAN MANUBHAI PATEL,KHANABHAI PARMABHAI,MAGANBHAI KALIDAS	
22332	FA/2197/2008	20/10/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHABHAI KALIDAS PATEL,JASUBHAI AMBALAL PATEL	
22333	FA/2198/2008	20/10/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI JIVABHAI PATEL,CHHATRASINH UDAJI PARMAR,KALAJI LALAJI THAKORE	

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22334	FA/2199/2008	20/10/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KETANBHAI MANUBHAI PATEL,	
22335	FA/2200/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDRAVADAN NARSINHBHAI PATEL,	MR TRILOK J PATEL
22336	FA/2201/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI MANILAL PATEL,	MR TRILOK J PATEL
22337	FA/2202/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI VASANTBHAI PATEL,	MR TRILOK J PATEL
22338	FA/2203/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT RAVJIBHAI PATEL,	MR TRILOK J PATEL
22339	FA/2204/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISHKUMAR CHUNILAL PATEL,	MR TRILOK J PATEL
22340	FA/2205/2008	04/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN WD/O NARANBHAI JESINGBHAI,	
22341	FA/2206/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI AMBALAL,	(MR A J PATEL)
22342	FA/2207/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BECHARBHAI,BHAGWANBHAI AMBALAL,MANGALBHAI AMBALAL,MULJIBHAI AMBALAL,HIRABEN AMBALAL,PARVATIBEN AMBALAL,DAHVABHAI AMBALAL,USHABEN DAHYABHAI AMBALAL,NIKUNJ DAHYABHAI MINOR,DISHABEN DAHYABHAI MINOR	,(MR A J PATEL)
22343	FA/2208/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MATHURBHAI,	(MR A J PATEL)
22344	FA/2209/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL JETHABHAI,	(MR A J PATEL)
22345	FA/2210/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI SHAMALBHAI,	(MR A J PATEL)
22346	FA/2211/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGUBHAI SINCE DECD. THRO' RASHMIKABEN BHAGUBHAI,	(MR A J PATEL)
22347	FA/2212/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDRAJIT UDESANG,	(MR A J PATEL)
22348	FA/2213/2008	13/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI MANI JESANGBHAI BHAGWANBHA,	
22349	FA/2214/2008	17/04/2013	LURDHMARY @ ROZIBEN EMMANUEL CHRISTIAN,	MR JAL S. UNWALLA	DIVISIONAL RAILWAY MANAGER/ OFFICER,MONICA EMMAUEL CHRISTIAN	MR VASANTS SHAH,MR RAVI KARNAVAT
22350	FA/2220/2008	09/05/2012	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	DALIBEN WD/O.RAMJIBHAI TEDIABHAI VASAVA LEGAL HEIRS & REPS.,SONABEN D/O. DALIBEN THRO'LEGAL HEIRS & REPS.OF DECD.SONABEN,SHANABHAI SON OF DALIBEN,SHARDABEN D/O DELIBEN LEGAL HEIRS & REPS. OF DECD.SHARDABEN,BHIKHABHAI S/O DALIBEN LEGAL HEIRS & REPS.OF DECD.BHIKHABHAI,RAITIBEN DAUGHTER OF DALIBEN,KANCHANBHAI SON OF DALIBEN,GANESHBHAI SON OF SONABEN,SITABEN DAUGHTER OF SONABEN,SURIBEN DAUGHTER OF SHARDABEN,JIGNESHBHAI SON OF SHARDABEN,RANJITBHAI SON OF SHARDABEN,SOMIBEN WD/O. BHIKHABHAI,HARESHBHAI SON OF BHIKHABHAI,PARESHBHAI SON OF BHIKHABHAI,KISANBHAI SON OF BHIKHABHAI,RAJESHBHAI SON OF BHIKHABHAI,VIKRAMBHAI JAMNADAS SHAH	,UNSERVED EXPIRED (R),MR DN PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22351	FA/2222/2008	09/05/2012	UNITED INDIA INSURANCE CO. LTD.,	MR RAJNI H MEHTA	MANGIBEN WIFE OF MAHENDRABHAI VESTABHAI VASAVA,MINOR VIJAYBHAI MAHENDRABHAI VASAVA,MINOR SHANTABEN MAHENDRABHAI VASAVA,MINOR ANITABEN MAHENDRABHAI VASAVA,VESTABHAI PANCHIYABHAI VASAVA,NARMADABEN VESTABHAI VASAVA,BACHHUBHAI MULJIBHAI VASAVA,VIKRAMBHAI JAMNADAS SHAH	RULE UNSERVED,MR DN PANDYA,MR KASHYAP R JOSHI
22352	FA/2224/2008	18/07/2008	PARMAR VITTHALBHAI HARGOVINDBHAI,	MS RV ACHARYA	PARMAR KAMLABEN VITTHALBHAI,	MR YOGESH G KANADE
22353	FA/2225/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	IBRAHIMBHAI VALIBHAI DILIP,	MR MM SAIYED
22354	FA/2226/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIRS OF ISAPBHAI MOHMADBHAI ALIBHAI,YAKUB ISAP,MUSATAK ISAP	
22355	FA/2227/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MUSABHAI IBRAHIMBHAI ADAM KHOKHA,	
22356	FA/2228/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISAP MOHMADBHAI ASMAL DHEDHIYA,	MR MM SAIYED
22357	FA/2229/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MOHMADBHAI IBRAHIMBHAI AHMED DHEDHIYA,	MR MM SAIYED
22358	FA/2230/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISMAILBHAI VALIBHAI,	MR MM SAIYED
22359	FA/2231/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AMENABEN ISMAILBHAI IBRAHIMBHAI,GULAM MOHMADBHAI ISMAILBHAI,ABDUL REHMAN ISMAILBHAI,KULSUMBEN ISMAILBHAI,IQBALBHAI ISMAILBHAI,INAYATBHAI ISMAILBHAI,HASINABEN ISMAILBHAI,IMTIYAZBHAI ISMAILBHAI,NURJAHABEN ISMAILBHAI,MUSTAKBHAI ISMAILBHAI	
22360	FA/2232/2008	02/05/2008	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SULEMANBHAI HAJI UMARJIBHAI GANTHIYA,	
22361	FA/2234/2008	22/03/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	VIPULKUMAR KURJIBHAI SAVALIYA SINCE DECD. THROUGH HEIRS,KURJIBHAI RAGHAVBHAI SAVALIYA,NANDUBEN KURJIBHAI SAVALIYA,HARDASBHAI LAKHMANBHAI @ LAKHUBHAI GORANIYA,SARMANBHAI NATHABHAI ODEDARA	,RULE SERVED,RULE UNSERVED
22362	FA/2235/2008	22/03/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	PARESHKUMAR DHIRUBHAI SAVALIYA SINCE DECD. THROUGH HEIRS,MANJULABEN DHIRUBHAI SAVALIYA,DHIRUBHAI RAGHAVBHAI SAVALIYA,HARDASBHAI LAKHMANBHAI @ LAKHUBHAI GORANIYA,SARMANBHAI NATHABHAI ODEDARA,KURJIBHAI RAGHAVBHAI PATEL	,RULE NOT RECD BACK
22363	FA/2242/2008	25/07/2008	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	SUSHILABEN KISHORKUMAR JETHALAL RATHOD,DIVYA KISHORKUMAR RATHOD ---------MINOR----------,KAMLABEN JETHABHAI RATHOD,JETHABHAI BHAWANBHAI RATHOD,RAJENDRA SHANTILAL SHAH	NOTICE SERVED
22364	FA/2243/2008	02/05/2009	JASODABEN RAMANLAL SINCE DECD. THROUGH HEIRS,VASANTBHAI RAMANLAL,ASHVINBHAI RAMANLAL,HEMLATTABEN RAMANLAL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22365	FA/2244/2008	02/05/2009	CHHITUBHAI RANCHOOD BHAGWAN SINCE DECD. THROUGH HEIRS,MANIBEN CHHITUBHAI,SHANTABEN CHHITUBHAI,SAVITABEN CHHITUBHAI,LAXMIBEN CHHITUBHAI,SURAJBEN CHHITUBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22366	FA/2245/2008	02/05/2009	MOHMMAD REHMAN SINCE DECD. THROUGH HEIRS,YUSUF MOHMMAD,DAUD MOHMMAD,MAJID MOHMMAD,MARIYAM MOHMMAD,JUBEDABEN,FHATMABEN	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22367	FA/2246/2008	02/05/2009	SAVITABEN CHANDULAL TRIBHOVANDAS SINCE DECD. THROUGH HEIRS,DINESHBHAI CHANDUBHAI,NATWARLAL CHANDUBHAI,HANSABEN CHANDUBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

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22368	FA/2247/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOHANBHAI JETHABHAI,	MR AMIT C NANAVATI
22369	FA/2248/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI JETHABHAI,	MR AMIT C NANAVATI
22370	FA/2249/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI HIRABHAI,	MR AMIT C NANAVATI
22371	FA/2250/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI JETHABHAI,	MR AMIT C NANAVATI
22372	FA/2251/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKABHAI KACHARABHAI,	MR AMIT C NANAVATI
22373	FA/2252/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDGIRI JEVAGIRI GOSWAMI,	MR AMIT C NANAVATI
22374	FA/2253/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL BECHARBHAI,	MR AMIT C NANAVATI
22375	FA/2254/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI KISHORBHAI SINCE DECDTHRO' NARAYANBHAI B. PATEL,	MR AMIT C NANAVATI
22376	FA/2255/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI BABHAIDAS,	MR AMIT C NANAVATI
22377	FA/2256/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALUBHAI HARGOVANDAS,	MR AMIT C NANAVATI
22378	FA/2257/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDALAL MAGANBHAI,	MR AMIT C NANAVATI
22379	FA/2258/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIBHOVAN SHIVRAMBHAI (SINCE DEC'D THRO'HEIRS & LRS),SHANTABEN TRIBHOVANBHAI SHIVRAMBHAI (SINCE DEC'D THRO',KASIBEN TRIBHOVANDAS,PATEL SARDHABEN TRIBHOVANDAS,PATEL CHANCHIBEN TRIBHOVNADAS,PATEL GAMABHAI TRIBHOVANDAS	
22380	FA/2259/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARSINHBHAI KAMRAJBHAI,	MR AMIT C NANAVATI
22381	FA/2260/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LILABEN GOVINDBHAI,	MR AMIT C NANAVATI
22382	FA/2261/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI SHIVRAMBHAI,PATEL VISHNUBHAI BHIKHABHAI	,MR AMIT C NANAVATI
22383	FA/2262/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARGOVANBHAI SHANKARBHAI PATELADMN. OF SHANKARBHAI,	MR AMIT C NANAVATI
22384	FA/2263/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI JIVABHAI ADMN. OF HARGOVINDBHAI J.PATEL,	MR AMIT C NANAVATI
22385	FA/2264/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI SOMABHAI,	MR AMIT C NANAVATI
22386	FA/2265/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARVARBHAI KANTILAL,	MR AMIT C NANAVATI
22387	FA/2266/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABHAI MOHANBHAI,	MR AMIT C NANAVATI
22388	FA/2267/2008	03/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL MAGANLAL,	MR AMIT C NANAVATI
22389	FA/2269/2008	11/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEC. SHRI DEVIBEN BUTALBHAI VASAVA,RAMABHAI CHITABHAI VASAVA.	,MR KM SHETH
22390	FA/2270/2008	11/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HADIYA KARMANA SINCE DECD. THOHEIR - GIMIYABHAI HADIYABHAI,	MR KM SHETH
22391	FA/2271/2008	11/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF UKADBHAI JESANGBHAI VASAVA MANSANGBHAI UKADBHAI,SURESHBHAI MANSANGBHAI VASAVA	,MR KM SHETH

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22392	FA/2272/2008	11/05/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEC.SHRI MANSANGBHAI UKADBHAI VASAVA.,SURESHBHAI MANSANGBHAI VASAVA,SAMUALBHAI MANSANGBHAI VASAVA,ANANDBHAI MANSANGBHAI VASAVA,CHIMANBHAI MANSANGBHAI VASAVAA,DHIRAGBHAI MANSANGBHAI VASAVA,SAVITABEN NAVALSING,NIRMLABEN KAMALSING,CHAMPABEN MANSANGBHAI UKAD	,MR KM SHETH
22393	FA/2274/2008	28/04/2016	MEGAPAR EXIM PRIVATE LTD,	MR SHAKTI S JADEJA	DENA BANK,MERLOCK FINANCIAL LTD,CITY BANK EUROPE PLC IRELAND	RULE NOT RECD BACK,MR BHARAT JANI,M/S WADIAGHANDY AND CO
22394	FA/2276/2008	02/08/2018	RAMESH @ RAMNIK GOVABHAI@GOVIND(DECD. THRO HEIRS),SONALBAI RAMESHBHAI,KALPESH RAMESHBHAI,HITESH RAMESHBHAI,JETHIBEN GOVABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	ALLARAKHA MOHMADBHAI SHEKH,NATIONAL INSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MR DAKSHESH MEHTA
22395	FA/2279/2008	18/12/2008	BENNETT COLEMMAN & CO. LTD.,	MR PM DAVE	SONABEN MOHANBHAI MISTRI (MINOR),	
22396	FA/2281/2008	15/02/2013	JIGNESH SHANKARBHAI (DECD. THHO LEGAL HEIRS),SHANKARBHAI MOTIBHAI PRAJAPATI,LILABEN SHANKARBHAI PRAJAPATI	MS AMRITA AJMERA	ISHWARBHAI GANGARAMBHAI,JITUBHAI DADUBHAI ZALA,NEW INDIA ASSURANCE CO. LTD.,PASCHIM GUJARAT VIJ CO. LTD.	RULE SERVED,MR AJAY R MEHTA,(MR MD RANA)
22397	FA/2282/2008	12/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORTION THROUGH,	MR HARDIK C RAWAL	JANAKBHAI KANAIYALAL DAVE,MOHAMMAD ISHAK ABDULRAHEMAN,SARFARAJ HUSABHAI BAKRALIYA,UNITED INSURANCE CO LTD.	,MR MTM HAKIM
22398	FA/2283/2008	31/07/2008	JITUBHA JASUBHA CHAVADA,NANDUBHA JITUBHA CHAVDA,PRAFULABEN JITUBHA CHAVDA,PRAVINSINH JITUBHA CHAVDA	MR PANKAJ R DESAI	DAHYABHAI HIRABHAI CHUDASAMA,G S R T C	
22399	FA/2284/2008	12/11/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHANTABEN RAGHUBHAI DANGER,NARENDRA RAGHUBHAI DANGER,ASHVIN RACHUBHAI DANGER,PRAVIN RAGHUBHAI DANGER,GEETABEN RAGHUBHAI DANGER,JITENDRASINH DILIPSINH SARVAIYA,RAVJIBHAI JIVRAJ AHER,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR AMIT C NANAVATI,(MR MAULIK J SHELAT)
22400	FA/2285/2008	08/09/2008	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	GOVINDBHAI AMBALAL NAI,BHAGWANBHAI AMBARAM NAI,BAROT GAUTAMBHAI BAILALBHAI	
22401	FA/2286/2008	01/03/2012	RAMESHBHAI BHIKHABHAI SHARMA (VALAND),VINABEN RAMESHBHAI SHARMA (VALAND)	HL PATEL ADVOCATES	DARMESHKUMAR NARANBHAI PATEL,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR HEMANT S SHAH
22402	FA/2287/2008	14/12/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	GANGABEN RAMESHBHAI VASAVA,HANSABEN RAMESHBHAI VASAVA (MINOR) THROUGH,SUNIL RAMESHBHAI VASAVA,PARUL RAMESHBHAI VASAVA (MINOR) THROUGH,NAGINBHAI JETHABHAI BARIYA,RAJESHBHAI HIRABHAI PATEL	RULE SERVED,MR.HIREN M MODI
22403	FA/2289/2008	26/09/2008	JAYSHREEBEN VENILAL PATEL,	MR AMIT N PATEL	CHOTTUBHAI PARSOTTAMBHAI PATEL,EXECUTIVE ENGINEER,NEW INDIA INSURANCE CO LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MS MEGHA JANI
22404	FA/2290/2008	26/09/2008	VENILAL RATILAL PATEL,	MR AMIT N PATEL	CHOTTUBHAI PARSOTTAMBHAI PATEL,EXECUTIVE ENGINEER,NEW INDIA INSURANCE CO LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MS MEGHA JANI
22405	FA/2291/2008	12/08/2008	PUSHPA S. ANDANI THRO' POA G.S.ANDANI,KAVITA G. ANDANI	MS.RENU R.SINGH	CAPITAL COMMERCIAL CENTRE OWNERS & USERS' ASSOCIATION,UNION OF INDIA,BHARAT SANCHAR NIGAM LTD.,SADHURAM GORDHANDAS	,MS PRITI PANDYA
22406	FA/2296/2008	19/04/2012	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	SANNIBHAI RAJUBHAI VAGHRI,RAJUBHAI SHANABHAI VAGHRI,KALIBEN RAJUBHAI VAGHRI,VITTHALBHAI LALLUDAS PATEL	,RULE SERVED BY DS, (MR MAHENDRA K PATEL)

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22407	FA/2299/2008	22/04/2009	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	PRAKASHBHAI AMBUBHAI VAGHRI,SATTARBHAI NURMOHAMMAD VOHRA,GULAMNABI RASULBHAI VOHRA	MR JA ADESHRA,MR YV BRAHMBHATT
22408	FA/2300/2008	02/12/2010	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RATHOD BHAGUBA KALUSINH,PATEL RAMESHKUMAR DHARMABHAI	RULE SERVED
22409	FA/2301/2008	02/12/2010	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RATHOD HALUSINH GUMANSINH,PATEL RAMESHKUMAR DHARMABHAI	RULE SERVED
22410	FA/2302/2008	12/09/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	DHARMENDRAPARVAT KRISHNAPARVAT GOSAI SINCE DECD. THRO' HEIRS,BHARTIBEN DHARMENDRAPARVAT GOSAI,ASHUTOSH DHARMENDRAPARVAT GOSAI MINOR,HARSHIT DHARMENDRAPARVAT GOSAIMINOR,KISHANPARVAT MOHANPARVAT GOSAI,SAVITABEN KISHANPARVAT GOSAI,SARDAR DHARAMPAL SHRAVANSING,BARODA GOODS TRANSPORT CO.,ORIENTAL ISURANCE CO LTD,HANSABEN JASVANTLAL SANGHVI	,RULE NOT RECD BACK,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
22411	FA/2303/2008	26/06/2012	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	BHAKULABEN MAHESHBHAI SHANTILAL BHATT,MAHESHCHANDRA SHANTILAL BHATT,BALDEVHAI KALABHAI DESAI,G.S.R.T.C.	RULE SERVED,MR YN RAVANI,MR HARDIK C RAWAL
22412	FA/2306/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHIMAJIBHAI GOPALBHAI,	MR KL DAVE
22413	FA/2307/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	WIDOW SAVITABEN PRAGAJIBHAI VANAPARIA,	MR KL DAVE
22414	FA/2308/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAMABHAI NATHABHAI VANAPARIA,	MR KL DAVE
22415	FA/2309/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DEVASHIBHAI LAXMANBHAI,	MR KL DAVE
22416	FA/2310/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JESING ARJANBHAI PATEL,	MR KL DAVE
22417	FA/2311/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. GAOVINDBHAI K. PREMAJIBHAI GOVINDBHAI,	MR KL DAVE
22418	FA/2312/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALAJIBHAI HASRAJBHAI KUMBHANI,	MR KL DAVE
22419	FA/2313/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAVAJIBHAI RAMJIBHAI VANAPARIA,	MR KL DAVE
22420	FA/2314/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	LILAVATIBEN JAMANADAS VANAPARIA,	MR KL DAVE
22421	FA/2315/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATANBHAI KADAVABHAI,	MR KL DAVE
22422	FA/2316/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. VASHRAM PUNJA DHARAMSHIBHAI VASHRAMBHAI,	MR KL DAVE
22423	FA/2317/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. RANCHHODBHAI GOKALBHAI- BHIKHABHAI,	MR KL DAVE
22424	FA/2318/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANABHAI LADHABHAI,	MR KL DAVE
22425	FA/2319/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRAJIBHAI SHAMAJIBHAI,	MR KL DAVE
22426	FA/2320/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJBHAI SAMAJIBHAI,	MR KL DAVE
22427	FA/2321/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KESHAVBHAI KURAJIBHAI,	MR KL DAVE

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22428	FA/2322/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF KARMANBHAI LADHABHAI,LAXMANBHAI KARMANBHAI,BAI JINIBEN KARMANBHAI	,MR KL DAVE,MR VIMAL M PATEL
22429	FA/2323/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL GANGDASBHAI LADHABHAI,	MR KL DAVE
22430	FA/2324/2008	16/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL PARSHOTAMBHAI DHANAJIBHAI KOTADIA,	MR KL DAVE
22431	FA/2326/2008	08/05/2008	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	SHANTIDEVI SYAMSUNDAR MOHANRAMHARIJAN,MIRABEN SYAMSUNDAR HARIJAN MINOR,VIRENDRA SYAMSUNDAR HARIJAN MINOR,BRIJKISHOR SYAMSUNDAR HARIJAN MINOR,MANJULABEN SYAMSUNDAR HARIJAN MINOR,SURENDRARAM SYAMSUNDAR HARIJAN,MAHENDRARAM SYAMSUNDAR HARIJAN,MANOJRAM SYAMSUNDAR HARIJAN,OMPRAKASH SYAMSUNDAR YADAV,BATUKBHAI BHIMJIBHAI AYER	
22432	FA/2327/2008	21/07/2008	SHREE CHOTILA CHAMUNDA DHARMASHALA TRUST(MEHSANA),GANESHBHAI MOHANLAL PATEL,CHANDULAL SHANKARLAL MISTRI,RAMESHBHAI CHIMANLAL SHAH,MOHANBHAI LAKHABHAI SAVLIYA,DHIRAJLAL MANSUKHLAL SONI,CHHANAJI VIRJI THAKORE,UMESHBHAI HIMMATLAL,CHAMPAKLAL CHHOTALAL DEV,NARANBHAI DWARKADAS PATEL,BHASKARBHHAI HARIBHAI SONI,BHARTIBEN MAHESHBHAI BAROT,MAHAVIRBHAI DADABAPU KHACHAR	(MR BP MUNSHI)	JOINT CHARITY COMMISSIONER,ASSISTANT CHARITY COMMISSIONER,RAJENDRASINH DAULATSINH RATHOD,HANSABA VIRENDRASINH RATHOD	RULE SERVED BY DS,MR MEHUL SHARAD SHAH,MRS KRISHNA G RAWAL
22433	FA/2335/2008	25/06/2018	HITESHBHAI @ HITENDRA BHAGWANJIBHAI GEDIA(DECD)THR'HEIRS,JAGRUTIBEN WD/O. HITESHBHAI @ HITENDRA B. GEDIA,MINOR VIVEK HITESHBHAI @ HITENDRA B. GEDIA,MINOR PRASHANT HITESHBHAI @ HITENDRA B. GEDIA,SARLABEN BHAGWANJIBHAI GEDIA,BHAGUBHAI NATHABHAI GEDIA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	JAGDISHBHAI RAVJIBHAI TALAVIA,SOMABHAI GORABHAI MADHAD,KALUBHAI SANABHAI MADHAD,ORIENTAL INSURANCE CO.	MR HARSHAD K PATEL,MR RITURAJ M MEENA,MR NIKHIL S VYAS
22434	FA/2336/2008	08/05/2019	RABARI MENABEN VARVABHAI,RABARI MAVJIBHAI VARVABHAI,RABARI VALJIBHAI VARVABHAI,SHANTABEN VARVABHAI,RAMBHAI VARVABHAI	MR. YOGENDRA THAKORE	GOVINDBHAI BECHARBHAI CHAUDHARY,SHAMBHUBHAI REVABHAI CHAUDHARY,MANILAL KACHRABHAI CHAUDHARY,ORIENTAL INSURANCE CO.,ORIENTAL INSURANCE CO.,RABARI KADIBEN KARSANBHAI	RULE SERVED,(MR MAULIK J SHELAT)
22435	FA/2337/2008	06/02/2013	HEIRS OF DECD. SHABBIRBHAI MAHIDA,SABARABEN WD/O. SHABBIRBHAI MAHIDA,MINOR SABNAMBEN D/O. SHABBIRBHAI MAHIDA,MEGHABEN FATHESINH MAHIDA (MOTHER OF DECD.),MINOR FIROZ S/O. SHABBIRBHAI MAHIDA	MR HARSHAD K PATEL	SHABBIRBHAI RAHIMBHAI MALEK,VIKRAMBHAI S. PATNI,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
22436	FA/2338/2008	24/02/2016	DESINGHBHAI BHURSINGHBHAI RATH,	MR.HIREN M MODI	IDRISH ABDULRAHMAN KURUKARI,SADIQ HUSSAIN RANGER,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR,MR YM THAKKAR
22437	FA/2339/2008	18/02/2020	ORIENTAL INSURANCE CO LTD,	MS LILU K BHAYA	LAXMIBEN VITHALBHAI RAJPUT,KAMLESH VITHALBHAI RAJPUT,DINESH VITHALBHAI RAJPUT,RAJENDRA VITHALBHAI RAJPUT MINOR,ABDULZABBAR SAHABUDIN SANSRI,KASAM YUSUF MOTORWALA,GUJARAT NARMADA VALLEY FERTILIZER CO LTD	SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR KASHYAP R JOSHI,MR.HIREN M MODI
22438	FA/2340/2008	09/08/2018	MINI VARGIS ROY W/O DECD.VARGIS.K.ROY,RONI VARGIS THRO' MINI VARGIS ROY,RINSHAN ROY THRO' MINI VARGIS ROY,ROHAN ROY THRO' MINI VARGIS ROY	MR SK PATEL	RAMSWARTH SITARAM PRASAD,LAJWANTI MANOHAR RAISINGHANI (DELETED AS PER HON'BLE CT'S,NEW INDIA ASSURANCE CO. LTD.,MANOHAR RAISINGHANI	DELETED,RULE SERVED,MR HG MAZMUDAR,MR MEHUL M MEHTA
22439	FA/2341/2008	01/08/2008	GULAMNABI HAJIBHAI MANSURI,SHAKINABEN HAJIBHAI MANSURI	MR RAKESH R PATEL	STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT SHRI DHOLKA,FATIMABEN MAHANNDBHAI TALAT	GOVERNMENT PLEADER,(MR H.S.MULIA)
22440	FA/2342/2008	10/09/2009	JALPA RAMESHCHANDRA TRIVEDI,	MR PT JASANI	AMIT K THAKER,	MR HASIT DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22441	FA/2343/2008	25/04/2014	ORIENTAL INSURANCE COMPANY LTDTHROUGH AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	KETANBHAI RATILAL PANCHASRA SINCE DECD. THROUGH HEIRS,MITALBEN KETANBHAI PANCHASRA,JASVANTIBEN RATILAL PANCHASRA,RATILAL JADAVJI PANCHASRA,BHUPATSINH RAHUBHA ZALA,UNITED INDIA INSURANCE CO.LTD.,DISTRICT SUPERINTENDENT OF POLICE	,RULE SERVED,MS HINA DESAI,MR PRAVIN GONDALIYA,MR BHARAT V SHAH
22442	FA/2346/2008	01/02/2013	BHAILABHAI KHAPARIYABHAI RATHWA,MOJLIBEN BHAILABHAI RATHWA	MR.HIREN M MODI	BHALJIBHAI NATDABHAI RATHWA,YOGESHBHAI NARMADASHANKAR JOSHI,ORIENTAL INSURANCE CO LTD.	RULE SERVED,MS LILU K BHAYA
22443	FA/2347/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	ANKOLA AMBABHAI LAKHMANBHAI,	
22444	FA/2348/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BHOVANBHAI AMBABHAI,	
22445	FA/2349/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BHALANI MEGHJIBHAI JERAMBHAI,	
22446	FA/2350/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BORSANIA KESHAV VIRJI,	
22447	FA/2351/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	ANKOLA VALLABHDAS THOBHANBHAI,	
22448	FA/2352/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	ANKOLA DHARAMSHIBHAI THOBHANBHAI,	
22449	FA/2353/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	ANKOLA VASHRAMBHAI LAKHMANBHAI,	
22450	FA/2354/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BHALODIA RAJNIKANT DEVSHI,	
22451	FA/2355/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BAVABHAI KARAMSHIBHAI,	
22452	FA/2356/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAJABHAI KARAMSHIBHAI,	
22453	FA/2357/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA SAHADEVSINH VIJAYSINH,	
22454	FA/2358/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA VANRAJSINH PRABHATSINH,	
22455	FA/2359/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BHALODIA VAJIBEN DEVSHIBHAI,MANSUKH DEVSHIBHAI,HANSABEN DEVSHIBHAI,RASIK DEVSHIBHAI,RAMABEN DEVSHIBHAI,RAJNIKANT DEVSHIBHAI	
22456	FA/2360/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA RAJENDRASINH VIJAYSINH,	
22457	FA/2361/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	KOTHADIA SHANTABEN NATHUBHAI,	
22458	FA/2362/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	MAVJIBHAI AMBAVIBHAI,	
22459	FA/2363/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	KURJIBHAI AMBAVIBHAI KOTHADIA,	
22460	FA/2364/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	GOMIBEN BABUBHAI,	
22461	FA/2365/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	KANTILAL MEGHJIBHAI,	
22462	FA/2366/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA BHAARTSINH MADHUBHA,	
22463	FA/2367/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAMESHBHAI VALLABHBHAI,	
22464	FA/2368/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	ANKOLA VASHRAMBHAI LAKHMANBHAI,	

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22465	FA/2369/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	VIRANI LAKHMANBHAI RAVJIBHAI,VIRANI AMBABHAI RAJIBHAI	
22466	FA/2370/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	KUMBHANI VALLABHBHAI VASTABHAI,	
22467	FA/2371/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	KUMBHANI VASHRAM VASTABHAI,	
22468	FA/2372/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	KUMBHANI BAVABHAI NATHUBHAI,	
22469	FA/2373/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA BHAARTSINH MADHAVSINH,	
22470	FA/2374/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA VANRAJSINH PRABHATSINH,	
22471	FA/2375/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	BHALANI UKABHAI MEPABHAI,	
22472	FA/2376/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	HARIBHAI MANJIBHAI,	
22473	FA/2377/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	HIRPARA GOKAL THAK ARSHI,	
22474	FA/2378/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	DIGVIJAYSINH SAJJANSINH SARVAIYA,	
22475	FA/2379/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA VIKRAMSINH LAKUBHA,	
22476	FA/2380/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA BAHADURSINH RAGHUBHA,	
22477	FA/2381/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	VANPARIYA GORDHAN LAKHMAN,	
22478	FA/2382/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	VANPARIYA DEVSHI LAKHMAN,	
22479	FA/2383/2008	08/07/2008	THE STATE OF GUJARAT THRO' THE SECRETARY,THE SPECIAL LAND ACQ.OFFICER	GOVERNMENT PLEADER	RAIJADA NARENDRASINH ANIRUDDSINH,	
22480	FA/2386/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	JESANG AMARSANG KALA,	MR MM SAIYED
22481	FA/2387/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	BHAILAL RANCHHOD SINCE DECD. THRO' HEIRS,SUSHILABEN BHAILAL,NITESH BHAILAL,BINALBEN BHAILAL	
22482	FA/2388/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	AHMED MUSA DADABHAI,	MR MM SAIYED
22483	FA/2389/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	HASAN MOHMAD SINCE DECD. THRO'HOORIBEN HASSAN MOHMAD,	MR MM SAIYED
22484	FA/2390/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	YAKUB ISAP SULEMAN,	MR MM SAIYED
22485	FA/2391/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	SAFIQ ISMAIL MUSA,JENABBEN ISMAIL	MR MM SAIYED
22486	FA/2392/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	BALVANTBHAI CHANDUBHAI SINCE DECD.,SAVITABEN BALVANT,MUKESH BALVANTBHAI,NITAL BALVANTBHAI	
22487	FA/2393/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	MUSA ISAP HASAN SINCE DIED HIS HEIRS,BIBIBEN W/O MUSA ISAP (DIED ON 1.11.1992),VALI MUSA ISAP (SON),YAKUB MUSA ISAP (SON),FATMA MUSA ISAP (DAUGHTER)	,MR MM SAIYED
22488	FA/2394/2008	19/06/2008	THE SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT THRO',NARMADA CANAL DIVISION	GOVERNMENT PLEADER	ABDULLAH ALI MUSA,HASSAN ALI MUSA	MR MM SAIYED
22489	FA/2395/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SHANKARBHAI PATEL,	MR TRILOK J PATEL

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22490	FA/2396/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI BHAILALBHAI PATEL,	MR TRILOK J PATEL
22491	FA/2397/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI SOMABHAI PATEL,	
22492	FA/2398/2008	22/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODCHANDRA VITTHALBHAI PATEL,	MR TRILOK J PATEL
22493	FA/2399/2008	17/07/2013	RAJESH SHANTILAL ADANI MANAGING DIRECTOR OF,	M/S TRIVEDI & GUPTA	SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE,	MR PS CHAMPANERI
22494	FA/2400/2008	17/07/2013	ADANI ENTERPRISES LIMITED,	M/S TRIVEDI & GUPTA	SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE,	MR PS CHAMPANERI
22495	FA/2401/2008	17/07/2013	VAISHALI IMPEX ,PROPRIETORY CONCERN OF DHARMESH P SHAH,	MR HARDIK P MODH	SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE,	MR PS CHAMPANERI
22496	FA/2402/2008	08/07/2008	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE,	MR MAYUR S BAROT	DILIPKUMAR ISHWARLAL JOSHI,	
22497	FA/2403/2008	28/01/2014	AAHIR KARSHANBHAI GOVINDBHAI,RAMESHBHAI ARJANBHAI BAMBHRODIYA	MR ASHISH M DAGLI	VISABHAI SIDIBHAI TIMBA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
22498	FA/2404/2008	06/07/2011	SUCHITA W/O SAKET GUPTA AND D/O VIJAYKUMAR GUPTA,	MS RUKSANA M SHAIKH	SAKET GHANSHYAMDAS GUPTA,	
22499	FA/2406/2008	23/02/2012	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	DINESHBHAI PREMJIBHAI SHRIMALI SINCE DECD. THROUGH HEIRS,PREMJIBHAI DHUDABHAI SHRIMALI,PUNJIBEN PREMJIBHAI SHRIMALI,MAHESHBHAI BHAGVATBHAI MAYATAR	RULE SERVED,MR BM MANGUKIYA,MR TULSHI R SAVANI
22500	FA/2408/2008	09/05/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	LEGAL HEIRS OF BABUBHAI BUDHIYABHAI HALPATI,SHANTIBEN BABUBHAI HALPATI WD/O BABUBHAI BUDHIYABHAI HALP,VASANTBHAI BABUBHAI HALPATI SON OF BABUBHAI BUDHIYABHAI,ASLAMKHAN MUKTARKHAN,NANDLAL KAMAL SAROJ	
22501	FA/2409/2008	12/08/2008	UNITED INDIA ASURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	JIVA GAUTAMKUMAR KATARA,NATHULAL GAUTAMJI PARGHI	MR JV JAPEE,MR R.K.MANSURI
22502	FA/2410/2008	12/08/2008	UNITED INDIA ASURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	SURTA GAUTAMKUMAR KATARA,NATHULAL GAUTAMJI PARGHI	MR JV JAPEE,MR R.K.MANSURI
22503	FA/2411/2008	12/08/2008	UNITED INDIA ASURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	DEVA KAMA PARGHI,NATULAL GAUTAMJI PARGHI	MR JV JAPEE,MR R.K.MANSURI
22504	FA/2412/2008	12/08/2008	UNITED INDIA ASURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	JIVA KAMA PARGHI SINCE DECD. THROUGH HEIRS,KAMABHAI KHATRABHAI PARGHI,KAMABHAI KHATRABHAI PARGHI,NATHULAL GAUTAMJI PARGHI	,MR JV JAPEE,MR R.K.MANSURI
22505	FA/2413/2008	12/08/2008	UNITED INDIA ASURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	GEETA KAMA PARGHI,NATULAL GAUTAMJI PARGHI	MR JV JAPEE,MR R.K.MANSURI
22506	FA/2416/2008	26/09/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	DILIPBHAI MOHANJI THAKORE,BHARATBHAI MOHANJI THAKORE,NARANBHAI MOHANJI THAKORE,GOPALDAS UTTAMCHAND AGRAWAL	NOTICE UNSERVED,RULE SERVED,(MS NISHA M THAKORE)
22507	FA/2418/2008	05/08/2010	GIRISHKUMAR JAYANTILAL TRIVEDI,ASHOKKUMAR JAYANTILAL TRIVEDI,SANDHYABEN RAMESHBHAI TRIVEDI,RAMESHBHAI MOHANBHAI TRIVEDI,HITARTH RAMESHBHAI TRIVEDI,MIHIT RAMESHBHAI TRIVEDI,ANNAPURNA GIRISHBHAI TRIVEDI DECD. THRO' HEIRS,GIRISHKUMAR JAYANTILAL TRIVEDI,GUJAN GIRISHKUMAR TRIVEDI	MR PK SHUKLA	RAJENDRASINH BHAVSINH JHALA,MEGA STAR TRADING PVT. LTD. THRO' DIRECTOR K.B.CHAUDHRY	MR RJ GOSWAMI,MR YUNUS U MALEK
22508	FA/2419/2008	12/01/2018	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	MANOJKUMAR BHIMABHAI VANJARA,RAJESHKUMAR KESHAVBHAI VANJARA,DILIPBHAI PARMANA ASNANI	RULE SERVED,SERVED BY AFFIX. (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22509	FA/2420/2008	08/08/2008	RAMNIKKUMARIBA K JADEJA,VIMLAKUMARIBA K JADEJA	MR RAJESH K SAVJANI	BHAVANISINH DADBHA WALA,	MR TUSHAR MEHTA
22510	FA/2421/2008	24/02/2016	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	KANTABEN MAFABHAI LAKHABHAI SHEKHALIYA (HARIJAN),SURESH MAFABHAI SHAKHALIYA (HARIJAN),BHARAT MAFABHAI SHEKHALIYA (HARIJAN),MADHU MAFABHAI SHEKHALIYA (HARIJAN),REMIBEN MAFABHAI SHEKHALIYA (HARIJAN),GUJARAT STATE LAND DEVELOPMENT CORPORATION LTD,STATE OF GUJARAT THROUGH COLLECTOR	NOTICE SERVED,MR HS MUNSHAW,MR HIMANSU M PADHYA,MR SS TRIVEDI
22511	FA/2422/2008	26/06/2008	SAVITABEN LALSANG MAKWANA,	MR BHAVESH A PATEL,MR VAIBHAV N SHETH	NO RESPONDENT,	
22512	FA/2423/2008	05/08/2015	PARMAR HASUMATIBEN CHANDRAKANT,	MR JM BAROT	PARMAR CHANDRAKANT MOHANBHAI,	MR DK DESAI,LOPA M BHATT
22513	FA/2424/2008	03/08/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SWAMI NARAYANDASJI PRIYADASJI RAMANUJ,PATEL BHARATBHAI KALABHAI SOJITRAA - DRIVER,KRISHNAPRASAD SWAMIJI OWNER	RULE SERVED
22514	FA/2425/2008	03/08/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SWAMI HARIKRISHNA SHASHTRI PATITPAWANDASJI,PATEL BHARATBHAI KALABHAI SOJITRAA - DRIVER,KRISHNAPRASAD SWAMIJI OWNER	RULE SERVED
22515	FA/2427/2008	09/07/2008	CHANDABEN D/O DECEASED HARISINH PARBATSINH RATHOD W/O,	MR SK PATEL	BHARATBHAI JETHABHAI SHAH,PANKAJBHAI RAMANLAL SHAH,JAMNABEN WD/O UDESINH H RATHOD,LEGAL HEIRS OF DECEASED RATANSINH U RATHOD,KAPILABEN WD/O RATANSINH U RATHOD,TEJALBEN D/O RATANSINH U RATHOD,LEGAL HEIRS OF DECEASED RAMESH U RATHOD,MANJUBEN WD/O RAMESH U RATHOD,JANAKBEN D/O RAMESH U RATHOD THRO MANJUBEN,PRIYABEN D/O RAMESH U RATHOD THRO MANJUBEN,RAYSINH HARISINH RATHOD,VIKRAMSINH RATANSINH RATHOD,REKHABEN RATANSINH RATHOD,RAKESHSINH RATANSINH RATHOD	,MR DC DAVE
22516	FA/2428/2008	16/11/2010	REGIONAL DIRECTOR EMPLOYEES' STATE INSURANCE,	MR SHASHIKANT S GADE	PRABHAKAR MAGANLAL,	MR BHARAT SHAH
22517	FA/2429/2008	28/03/2019	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	RAISH AHMED KADRI,	MR JR SHAH
22518	FA/2432/2008	14/03/2016	DINESHBHAI HARIBHAI BARBARIYA,	MR PANKAJ R DESAI	BHIMABHAI KOLI,MAHENDRABHAI PREMJIBHAI MAJETHIYA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR KK NAIR
22519	FA/2433/2008	05/02/2015	AHIR KATHADBHAI @ KANJIBHAI VIRABHAI BAKHLAKIYA,REKHABEN KATHADBHAI BAKHLAKIYA,KARAN KATHADBHAI BAKHALAKIYA,HIREN KATHADBHAI BAKHALAKIYA,VIRABHAI GIGABHAI BAKHLAKIYA,JANUBEN VIRABHAI BAKHLAKIYA	MR SIRAJ R GORI	BANNALAL SHRIRAM MALI,GURUDEV ROADLINES THRO' PROPRIETOR,NEW INDIA INSURANCE CO. LTD.,NIRMALBEN PRABHUDASBHAI SUCHAK,NEW INDIA INSURANCE CO. LTD.	SERVED BY AFFIX. (R),MR AMAR D MITHANI,MR GC MAZMUDAR,MR HG MAZMUDAR,MR NAGESH C SOOD
22520	FA/2434/2008	19/02/2020	LRS. OF DECD. MANSUKHLAL LALJIBHAI VAGHELA,SARLABEN MANSUKHLAL VAGHELA (WIFE),NIRAV MANSUKHLAL VAGHELA (SON),MITESH MANSUKHLAL VAGHELA (SON)	MR PANKAJ R DESAI	VIKRAM BULK CARRIER,NEW INDIA INSURANCEL CO. LTD.,ASST. ENGINEER (MM),UNION OF INDIA	RULE SERVED,MR KETAN A DAVE,MS LILU K BHAYA

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22521	FA/2437/2008	04/09/2008	LAXMIBEN MANGALBHAI THAKOR L.R OF JADIBEN S DEHARJI,	MR YASH N NANAVATY	SHIVAJI DEHARJI SINCE DECD. THROUGH HEIRS,KHODAJI SHIVAJI THAKOR,BACHUJI SHIVAJI SINCE DECD. THROUGH HEIRS,DAHIBEN @ JAGUBEN SHIVAJI DEHARJI THAKOR SINCE DECD.THRO',MANAJI SHIVAJI SINCE DECD. THROUGH HEIRS,KANTABEN MANAJI SHIVAJI THAKOR,DHULIBEN BACHUJI SHIVAJI,MAFAJI MOPTAJI THAKOR,KUSUMBEN MANAJI SHIVAJI THAKOR,RAMESHBHAI BACHUJI THAKOR,TALAJI MAFAJI THAKOR,HANSABEN BACHUJI SHIVAJI,KALUBEN MANAJI THAKOR,LILABEN BACHUJI SHIVAJI,MADHUBEN MANAJI SHIVAJI THAKOR,PREHLADJI MANAJI THAKOR,KOKILABEN BACHUJI SHIVAJI,GEETABEN BACHUJI SHIVAJI,ARJANBHAI MANAJI THAKOR,NEEMABEN BABUBHAI ISHWARDAS,MANUBHAI VADILAL PATEL,BECHARDAS AMBALAL PATEL,GOVINDBHAI BECHARDAS PATEL,DAHYABHAI JIVIDAS PATEL,ISHWARLAL MANILAL PATEL,NANDUBHAI BHAKTIBHAI PATEL,ANILKUMAR KANAIYALAL PATEL,KANAIYALAL @ KANUBHAI TRIKAMDAS PATEL,MOHANBHAI RAMDAS PATEL,JAI AMBE ESTATE PVT LTD THROUGH DIRECTOR,SUKIRTI PARK CO-OPERATIVE HOUSING SOC LTD THROUGH,BHAVESHBHAI NARESHCHANDRA AMIN	,(MR A J PATEL)
22522	FA/2439/2008	02/09/2014	ORIENTAL INSURANCE COMPANY LTD,	MS VIRAJ S FOZDAR	BACHUBHAI KHENGARBHAI,AYUBBHAI UMARKHAN PATHAN	NOTICE SERVED,MR Y J PATEL
22523	FA/2440/2008	16/05/2008	LATABEN MAFATBHAI MISTRY,PRAFULBHAI MAFATBHAI MISTRY,JYOTIKABEN MAFATBHAI MISTRY,MAYABEN MAFATBHAI MISTRY	MR DHAVAL M BAROT	BHIKHABHAI BECHARBHAI MISTRY,DAHIBEN BHIKHABHAI MISTRY,RASIKBHAI BHIKHABHAI MISTRY,KAUSHIKBHAI BHIKHABHAI MISTRY,JYOTSNABEN BHIKHABHAI MISTRY,MANJULABEN BHIKHABHAI MISTRY,SOMABHAI BECHARBHAI MISTRY,BHUPENDRABHAI BECHARBHAI MISTRY,BABUBHAI BECHARBHAI MISTRY,JAYANTIBAHI BECHARBHAI MISTRY,PUSHPABEN BECHARBHAI MISTRY,BHAGYODAY DEVELOPERS,MANILAL KANJIBHAI PATEL,PRABHUBHAI CHATURBHAI PATEL,PARSOTTAMBHAI RANCHHODBHAI PATEL,ODHAVJI CHAGANBHAI PATEL,PITAMBARBHAI RUPJIBHAI PATEL,MANJIBHAI AMBARAMBHAI PATEL,JADAVJIBHAI CHATURBHAI PATEL,BHARATBHAI MOHANBHAI PATEL,MANILAL KANJIBHAI PATEL,PARSOTTAMBHAI RANCHODBHAI PATEL,ODHAVJIBHAI CHAGANBHAI PATEL,PITAMBARBHAI RUPJIBHAI PATEL,MANJIBHAI AMBARAM PATEL,JADAVJIBHAI CHATURBHAI PATEL	,MR SK PATEL
22524	FA/2442/2008	24/04/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PUNJABHAI KHODABHAI DOLERA SINCE DECD. THROUGH HEIRS,RATANBEN PUNJABHAI DOLERA,RAJENDRA PUNJABHAI DOLERA,KANTILAL PUNJABHAI DOLERA,RAMABHAI JATHABHAI MANWAR	,RULE SERVED,MR TUSHAR L SHETH
22525	FA/2446/2008	26/08/2014	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	ASHOKKUMAR ISHVARLAL THAKKER,MAHMADHANIF AHMEDMIYA MALEK,SATTARBHAI GAFURBHAI VORA	RULE SERVED,MR CH VORA
22526	FA/2447/2008	26/08/2014	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BHAGWATIBEN INDRAVADAN VITTHALDAS THAKKER,PRAGNESHKUMAR INDRAVADAN THAKKER,MINESHKUMAR INDRAVADAN THAKKER,BHUMIBEN MINESHKUMAR THAKKAR,PREM MINESHKUMAR THAKKAR,OM MINESHKUMAR THAKKAR,MAHMADHANIF AHMEDMIYA MALEK,SATTARBHAI GAFURBHAI VORA	,RULE SERVED,MR CH VORA

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22527	FA/2448/2008	16/05/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	THAKORE KALAJI RAMAJI SINCE DECD. THROUGH HEIRS,THAKORE BABIBEN THAKORE KALAJI RAMANJI,THAKORE DIVAJI KALAJI,THAKORE BHARATJI KALAJI,RAMESHBHAI PRAGIBHAI CHAMAR,GANDABHAI MALABHAI PARMAR	
22528	FA/2449/2008	05/09/2008	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AMBALAL PURSOTTAMDAS PATEL SINCE DECD. THROUGH HEIRS,PUSHPABEN AMBALAL PATEL,KRUNALKUMAR AMBALAL PATEL,KAJALBEN AMBALAL PATEL,SWETABEN AMBALAL PATEL,SRIVASTAV DHARAMPAL LILADHAR,KAMAL B PARMAR	
22529	FA/2450/2008	19/02/2016	SAVITABEN MANUBHAI PATEL,	MR ADIL R MIRZA	RAJNISHBHAI RANCHODBHAI PATEL,RAJNISHBHAI RANCHODBHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
22530	FA/2451/2008	23/08/2011	THE GENERAL MANAGER,	MR AJAY R MEHTA	PARMAR SADABHAI KHUSHALBHAI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
22531	FA/2454/2008	12/01/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	LALARAM PRATAPRAMJI LUHAR,BALIBEN LALARAM LUHAR,GORDHANRAM MISRARAM PRAJAPATI	MR HS MUNSHAW,MR ANKIT Y BACHANI
22532	FA/2455/2008	14/12/2015	NEW INDIA ASSURANCE COMPANY LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	PATEL GAJARABEN RAMNLAL MAGANBHAI,PATEL ANANDIBEN RAMANLAL,PATEL JAGDISHKUMAR RAMANLAL,PATEL USHABEN RAMANLAL,PATEL RUBIBEN MAGANLAL,SENMA HARJIBHAI DALABHAI,CHAUDHARI SHANKERBHAI MOTIBHAI	RULE SERVED,MR AV PRAJAPATI
22533	FA/2456/2008	16/07/2008	UNITED INDIA INSURANCE COMPANY LTD,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAMILABEN RAMESHBHAI VASAVA,JAGDISH RAMESHBHAI VASAVA,VASUDEV RAMESHBHAI VASAVA,JYOTSANA RAMESHBHAI VASAVA,TEJABHAI CHHITUBHAI VASAVA,JITESHBHAI SHANKARBHAI RANA	
22534	FA/2457/2008	12/01/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAGGIBEN DEVARAM CHAUDHARY,MULARAM DEVARAM CHAUDHARY,GORDHANRAM MISRARAM PRAJAPATI	MR HS MUNSHAW,MR ANKIT Y BACHANI
22535	FA/2458/2008	02/05/2012	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	KHALILBHAI KADUBHAI PIJARA,NAROTAMBHAI DAHYABHAI PATEL,G S R T C,GAJRABA ANOPSINH VAGHELA	RULE SERVED,MR HS MUNSHAW,MR AMIT C NANAVATI
22536	FA/2459/2008	02/05/2012	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	KHALILBHAI KADUBHAI PIJARA,NAROTAMBHAI DAHYABHAI PATEL,G S R T C,JAYANTILAL MOHANLAL PATEL,KAILASHBEN JAYANTILAL PATEL	RULE SERVED,MR HS MUNSHAW,MR AMIT C NANAVATI
22537	FA/2460/2008	12/01/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GOMIBEN AASURAM CHAUDHARY,PUNMARAM ADURAM CHAUDHARY,GORDHANRAM MISRARAM PRAJAPATI	RULE SERVED,MR HS MUNSHAW
22538	FA/2461/2008	25/08/2008	TROPICAL CLOTHING CO. PVT LTD,GAJANAND VIPUL GURAV,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHARAMSINH DEVSINH PATEL,DAMODARBHAI KARSHANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,AMBUBHAI DEVABHAI PATEL,MANGIBEN AMBUBHAI PATEL	
22539	FA/2462/2008	25/08/2008	TROPICAL CLOTHING CO. PVT LTD,GAJANAND VIPUL GURAV,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHARAMSINH DEVSINH PATEL,DAMODARBHAI KARSHANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,PARBHUBHAI @ PRABHATBHAI RAMABHAI PATEL	
22540	FA/2463/2008	25/08/2008	TROPICAL CLOTHING CO. PVT LTD,GAJANAND VIPUL GURAV,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHARAMSINH DEVSINH PATEL,DAMODARBHAI KARSHANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,SUMITRABEN NAGINBHAI LALLUBHAI PATEL	
22541	FA/2464/2008	25/08/2008	TROPICAL CLOTHING CO. PVT LTD,GAJANAND VIPUL GURAV,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SUMITRABEN NAGINBHAI LALLUBHAI PATEL,DAMODARBHAI KARSHANBHAI PATEL,NEW INDIA ASSURANCE CO. LTD,SUMITRABEN NAGINBHAI LALLUBHAI PATEL	

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22542	FA/2465/2008	30/04/2013	BHANUBEN W/O PRABHATBHAI MOHANBHAI,ALKABEN PRABHATBHAI,KIRANBHAI PRABHATBHAI,MANUBHAI PRABHATBHAI,MOHANBHAI TALJABHAI DESAI,SHANTABEN WD/O. MOHANBHAI DESAI	MR. YOGENDRA THAKORE	KANUBHAI MANGALBHAI RAVAL,RAMBHAI JETHIDAS PATEL,NEW INDIA INSURANCE CO. LTD.,POPATLAL RATANSINH THAKKAR,KAMLESHWAR J. NAYAK,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR VASANTS SHAH,MS AMEE YAJNIK,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
22543	FA/2466/2008	30/04/2013	SHANKARBHAI NARSINHBHAI DESAI,JIVIBEN W/O. SHANKARBHAI NARSINHBHAI,KANTABEN D/O. SHANKARBHAI NARSINHBHAI	MR. YOGENDRA THAKORE	KANUBHAI MANGALBHAI RAVAL,RAMBHAI JETHIDAS PATEL,NEW INDIA INSURANCE CO. LTD.,POPATLAL RATANSINH THAKKAR,KAMLESHWAR J. NAYAK,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR VASANTS SHAH,MS AMEE YAJNIK
22544	FA/2467/2008	04/09/2008	SHILPABEN KIRANBHAI SHAH,DHRUV KIRANBHAI SHAH,VASANTBHAI KIRANBHAI SHAH,VIDHIBEN KIRANBHAI SHAH,BHAILALBHAI AMRUTLAL SHAH,JYOTSNABEN BHAILALBHAI SHAH	MR.HIREN M MODI	MAGANBHAI MOTILAL VASAVA,G.S.R.T.C.	
22545	FA/2468/2008	09/10/2009	NURMAMAD HASAM,	MR PREMAL S RACHH	AYUB HASAM SANDHI (DELETED AS PER HON'BLE CT'S,IKBALMIYA HUSAINMIYA SAIYED,UNITED INDIA INSURANCE CO. LTD.	,DELETED,MS HINA DESAI
22546	FA/2469/2008	09/10/2009	UMAR DAUD BHAGAD,	MR PREMAL S RACHH	AYUB HASAM SANDHI (DELETED AS PER HON'BLE CT'S,IKBALMIYA HUSAINMIYA SAIYED,UNITED INDIA INSURANCE CO. LTD.	,DELETED,MS HINA DESAI
22547	FA/2470/2008	09/10/2009	FAKIRA NURMAMAD CHAMDIA,	MR PREMAL S RACHH	AYUB HASAM SANDHI (DELETED AS PER HON'BLE CT'S,IKBALMIYA HUSAINMIYA SAIYED,UNITED INDIA INSURANCE CO. LTD.	,DELETED,MS HINA DESAI
22548	FA/2471/2008	09/10/2009	BAVLA DAUD BHAGAD,	MR PREMAL S RACHH	AYUB HASAM SANDHI (DELETED AS PER HON'BLE CT'S,IKBALMIYA HUSAINMIYA SAIYED,UNITED INDIA INSURANCE CO. LTD.	,DELETED,MS HINA DESAI
22549	FA/2473/2008	26/06/2012	CHATUR DHEDIA RATHWA,SHANTABEN CHATUR RATHWA	MR.HIREN M MODI	ABDUL SATTAR IDRISHBHAI PATHAN,RAFIQ SULEMAN MEMON,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK,MR RAJNI H MEHTA
22550	FA/2474/2008	26/06/2012	CHATUR DHEDIA RATHWA,SHANTABEN CHATUR RATHWA,GITABEN @ VADGADIBEN JIBHADABHAI RATHWA	MR.HIREN M MODI	ABDUL SATTAR IDRISHBHAI PATHAN,RAFIQ SULEMAN MEMON,ORIENTAL INSURANCE CO LTD.	RULE NOT RECD BACK,MR RAJNI H MEHTA
22551	FA/2475/2008	23/02/2012	BHERAJI PATAJI CHAUDHRI,TALSIDEVI W/O. BHERAJI CHAUDHRI	(MR SANDEEP N BHATT)	TEJINDERSINH KRIPALSINGH JAT,RAJPAL L. CARGO MOVERS PVT. LTD.,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
22552	FA/2477/2008	15/03/2019	DEVRAJ @ DEVA BAVA KODIATAR,	MR PANKAJ R DESAI	LILA RAMA MER,CHANA RANA KHUNTI,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
22553	FA/2479/2008	06/07/2015	O N G C LIMITED,	MR AJAY R MEHTA	THAKOR POPATJI GABHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MS VIDHI J BHATT
22554	FA/2484/2008	01/08/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MARIYABAI FAKIRMAMAD SIDI,ANWAR FAKIRMAMAD SIDI,MAMAD FAKIRMAMAD SIDI,RUKHSANA FAKIRMAMAD SIDI,FATMA FAKIRMAMAD SIDI,NATWARLAL KASHIRAM JOSHI,KULDIP KAUR GURUDAYALSINGH	

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22555	FA/2486/2008	18/12/2008	G.S.R.T.C.,	MS SEJAL K MANDAVIA	JAYESHKUMAR SUMANBHAI MOCHI,NARAVATSINH PARSING BARIYA (DELETED)	DELETED,MR MTM HAKIM
22556	FA/2487/2008	07/08/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	CHUVAN HAMIRSINH HIMATTSINH SINCE DECD. THRO' HEIRS,CHUVAN BHIMSINH HAMIRSINH (SON),CHUVAN PARBATSINH HAMIRSINH (SON),CHUVAN BHIKHIBA HAMIRSINH (DAUGHTER)	
22557	FA/2489/2008	13/01/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	JIVUBHAI SHANKUJABHAI VALVI,BHAVANIJI SANABHAI PARMAR	
22558	FA/2490/2008	20/02/2014	MAHESHBHAI BHAGWATLAL JOSHI,	MR MTM HAKIM	DELETED.,G.S.R.T.C.	,MRS FALGUNI D PATEL
22559	FA/2491/2008	25/08/2008	NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	KALIBEN RAJUBHAI VAGHRI,VITTHALBHAI LALLUDAS PATEL	NOTICE SERVED
22560	FA/2492/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI KISHORBHAI PATEL,HEIRS OF POPATBHAI PARSOTTAMBHAI,MANUBHAI POPATBHAI	,MR YATIN SONI,MR HITESH B PATEL
22561	FA/2493/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMKUMAR SHIVABHAI,PRASHANT ARVINDBHAI	,MR YATIN SONI,MR HITESH B PATEL
22562	FA/2494/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI ZAVERBHAI,	MR YATIN SONI,MR HITESH B PATEL
22563	FA/2495/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI HARIBHAI PATEL,	
22564	FA/2496/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI DHUNABHAI,	MR YATIN SONI,MR HITESH B PATEL
22565	FA/2497/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMARBA SATUBHAI,MASANI GAMBHIRSINH SHIVUBHAI	
22566	FA/2498/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADIBEN TRIKAMBHAI,	MR YATIN SONI,MR HITESH B PATEL
22567	FA/2499/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGRUTIBEN HARIBHAI PATEL,	MR VIMAL A PUROHIT
22568	FA/2500/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VARSHABEN VINODKUMAR PATEL,	MR VIMAL A PUROHIT
22569	FA/2501/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAKUMAR RAVJIBHAI,	
22570	FA/2502/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI ZANIBHAI,	
22571	FA/2503/2008	21/07/2008	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKESHBHAI MULJIBHAI,	MR YATIN SONI,MR HITESH B PATEL
22572	FA/2504/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIBHAI FALJIBHAI,PATEL NATWARBHAI FALJIBHAI,PATEL ASHWINKUMAR FALJIBHAI	
22573	FA/2505/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR RAMJIBHAI GOCABHAI,VANKAR PRABHABHAI GOVABHAI	
22574	FA/2506/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSAR HIRABHAI KODARBHAI,BHAVSAR GIRISHKUMAR CHUNILAL	
22575	FA/2507/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSAR HIRABHAI KODARBHAI,BHAVSAR GIRISHKUMAR CHUNILAL	
22576	FA/2508/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI NATHABHAI PUNJABHAI,PRAJAPATI SAVABHAI PUNJABHAI,PRAJAPATI GALBABHAI PUNJABHAI	
22577	FA/2509/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANZARA BHIKHAJI UDAJI,VANZARA SHRAVANKUMAR UDAJI,VANZARA GANPATBHAI UDAJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22578	FA/2510/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANZARA BHAGAJI NARANJI,VANZARA SOMIBEN KHETAJI,VANZARA MADHABHAI KHETAJI,VANZARA LAXMIBHAI KHETAJI,VANZARA BABUBHAI KHETAJI,VANZARA BHAVSINGBHAI KHETAJI	
22579	FA/2511/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	Blank Name,BHAMBHAI RAMA GALBA,BHAMBHI MOHAN RAMA,BHAMBHI RAMA GALBA	
22580	FA/2512/2008	04/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR KODARBHAI MANABHAI,	
22581	FA/2513/2008	20/08/2008	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMABHAI MOTIBHAI PARMAR (SINCE DEC'D THRO' HEIRS &LRS),SHABABEN RAMABHAI WD/O RAMABHAI MOTIBHAI,MANGALBHAI RAMABHAI (SON),SHANABHAI RAMABHAI (SON),RATNABHAI RAMABHAI (SON),RAMESHBHAI RAMABHAI (SON),LILABEN RAMABHAI (DAUGHTER),KASHIBEN RAMABHAI (DAUGHTER)	
22582	FA/2514/2008	12/12/2015	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BABARBHAI DEEPABHAI PARMAR,	RULE SERVED
22583	FA/2515/2008	20/08/2008	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KALUBHAI SOMABHAI PARMAR,	
22584	FA/2516/2008	12/12/2015	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADABEN WD/O. NATVARBHAI HARIJAN,	RULE SERVED
22585	FA/2517/2008	12/12/2015	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHAHBHAIBHAI SOMABHAI PARMAR,	RULE SERVED
22586	FA/2518/2008	20/08/2008	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GANPATSINH PRABHATSINH RATHOD,	
22587	FA/2519/2008	28/08/2014	VIJAYKUMAR VISHNURAM [DECD. THRO.HIS HEIRS],VISHNUKAR JATASHANKAR PUROHIT,SAROJBEN VISHNURAM PUROHIT	MR AMAR D MITHANI	AHER MERUBHAI JADAVBHAI RAM,AHER JADAVBHAI DANABHAI RAM,AHER BHIKHABHAI DANABHAI RAM,ORIENTAL INSURANCE CO.	RULE SERVED,MS KARUNA V RAHEVAR
22588	FA/2520/2008	28/08/2014	DIPAKKUMAR VISHNURAM [DECD. THRO. HIS HEIRS],VISHNUKAR JATASHANKAR PUROHIT,SAROJBEN VISHNURAM PUROHIT	MR AMAR D MITHANI	AHER MERUBHAI JADAVBHAI RAM,AHER JADAVBHAI DANABHAI RAM,AHER BHIKHABHAI DANABHAI RAM,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MS KARUNA V RAHEVAR
22589	FA/2521/2008	09/05/2012	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	RAMABEN HARJIBHAI PAREKH,MAHESHBHAI HARJIBHAI PATEKH,MINOR GAUTAMBHAI HARJIBHAI PAREKH (THR' RESP. NO. 1),GHELABHAI S. BHARVAD,NAMDEV NIVARATIBHAI BALGE	RULE SERVED,RULE UNSERVED
22590	FA/2522/2008	09/05/2012	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	DHULABHAI MAYABHAI BHARVAD,GHELABHAI S. BHARVAD,NAMDEV NIVARATIBHAI BALGE	RULE NOT RECD BACK,RULE UNSERVED, (MR PARESH M DARJI)
22591	FA/2530/2008	23/11/2013	MANISHABEN DINESH BHARATHI GOSAL (GOSWAMI),MINOR ANKITBHARATHI DINESHBHAIBHARATHI,MINOR MONTU @ BHUMIK DINESHBHAI BHARATHI GOSAI,SHARDABEN UMEDBHARATHI GOSAI (GOSWAMI)	MR MTM HAKIM	NATVARSING CHANDRASINHBHAI,GSRTC	RULE SERVED,MR HS MUNSHAW
22592	FA/2531/2008	01/02/2013	DAHYABHAI GHUSABHAI PRAJAPATI,	MR MTM HAKIM	BHUPENDRA RASIKLAL PATEL,H GHANSHYAM CHHAGANI,NEW INDIA INSURANCE COMPANY	RULE SERVED,MR VASANTS SHAH
22593	FA/2535/2008	29/08/2012	RANIBEN BHAVANBHAI BHARWAD,BHANUBEN RAGHUBHAI BHARWAD,HIRIBEN RAGHUBHAI BHARWAD [MINOR],JAGMALBHAI RAGHUBHAI BHARWAD [MINOR]	MR MTM HAKIM	PARITOSH PRAHLAD VISHWASH,N K PATEL AND COMPANY,NATIONAL INSUCANCE CO.,DRIVER OF JEEP NO.GUP 9663,NATIONAL BUILDERS,NATIONAL INSURANCE CO. LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR NILESH A PANDYA,MR MEHUL SHARAD SHAH

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22594	FA/2536/2008	29/08/2012	SAMARTHBEN BALVANTSINH PATEL,VIJAYKUMAR BALVANTSINH PATEL,JAYANTIBHAI BALVANTSINH PATEL,JAYESHKUMAR BALVANTSINH PATEL,PRAVINKUMAR BALVANTSINH PATEL,GULABSINH BALVANTSINH PATEL,CHANDANBEN GULABSINH GADH	MR MTM HAKIM	PARITOSH PRAHLAD VISHWASH,M/S N K PATEL AND CO.,NATIONAL INSUCANCE CO.,DRIVER FO JEEP NO.GUP 9663 DELETED VIDE ORDER BELOW EX.47,NATIONAL BUILDERS ITS PARTNER VINODBHAI K SHAH,NATIONAL INSURANCE CO.LTD.	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR NILESH A PANDYA,MR MEHUL SHARAD SHAH
22595	FA/2537/2008	29/08/2012	GANGABEN CHANDUBHAI VASAVA,RADHABEN CHANDUBHAI VASAVA [MINOR],USHABEN CHANDUBHAI VASAVA [MINOR],JYOTSANABEN CHANDUBHAI VASAVA [MINOR],SUMITRABEN CHANDUBHAI VASAVA [MINOR],SHITALBEN CHANDUBHAI VASAVA [MINOR],DAKSHABEN CHANDUBHAI VASAVA [MINOR],MASTER SANJAY CHANDUBHAI VASAVA	MR MTM HAKIM	PARITOSH PRAHLAD VISHWASH,M/S N K PATEL AND CO.,NATIONAL INSUCANCE CO.,DRIVER OF JEEP GUP 9663 DELETED AS PER COURT,NATIONAL BUILDERS ITS PARTNER VINODBHAI K SHAH,NATIONAL INSURANCE CO	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR NILESH A PANDYA,MR MEHUL SHARAD SHAH
22596	FA/2538/2008	29/08/2012	MAGANBHAI LALLUBHAI @ BHAILALBHAI RATHVA,	MR MTM HAKIM	PARITOSH PRAHLAD VISHWASH,N K PATEL AND COMPANY,NATIONAL INSUCANCE CO.LTD.,DRIVER OF JEEP NO.GUP 9663,NATIONAL BUILDERS,NATIONAL INSURANCE CO.LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR NILESH A PANDYA,MR MEHUL SHARAD SHAH
22597	FA/2540/2008	02/09/2014	BABARBHAI MELABHAI RATHDIA [DECD.THRO.HIS HEIRS],MOGHIBEN BABARBHAI RATHODIYA,DELETED,LILABEN BABARBHAI RATHODIYA,MELABHAI JAGABHAI RATHODIYA	DELETED,MR MTM HAKIM	KANTIBHAI ISHWARBHAI BARIYA,V C PATEL C/O THAKOREBHAI C PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),MS AMEE YAJNIK
22598	FA/2541/2008	05/07/2013	THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARUCH NARMADA COTTON UTPADAKSAHAKARI SPINNING MILLS LTD.,	MR JOY MATHEW
22599	FA/2543/2008	23/07/2018	CHANDUBHAI BABARBHAI CHAUHAN DECD THROUGH LEGAL HEIRS,KANKUBEN CHANDUBHAI CHAUHAN,ANILKUMAR CHANDUBHAI CHAUHAN,SAROJBEN CHANDUBHAI CHAUHAN,TARABEN CHANDUBHAI CHAUHAN,ALKESHKUMAR CHANDUBHAI CHAUHAN	(MR SK BUKHARI),MR.HIREN M MODI	BHAVARLAL THAOKORDAS YADAV,JAGDISHCHANDRA MAHARAJKISHAN,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,SERVED BY GOVERNMENT GAZETTE,MR SUNIL B PARIKH
22600	FA/2544/2008	29/07/2008	RAMKRIPAL BANSIDHAR AHIR,RAMTILATH BANSIDHAR AHIR,SITARAM BANSIDHAR AHIR,RADHESHYAM BANSIDHAR AHIR,AMRAVATIBEN BANSIDHAR AHIR	MR JITENDRA M PATEL	SHYAMKUMAR BANSIDHAR AHIR,RAMKUMAR BANSIDHAR AHIR,RAVINDRAKUMAR BANSIDHAR AHIR,JITENDRAKUMAR BANSIDHAR AHIR,KUSUMBEN BANSIDHAR AHIR	NOTICE SERVED,(MR AY KOGJE)
22601	FA/2545/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI NANJIBHAI,	MR NV GANDHI
22602	FA/2547/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATABHAI NANJIBHAI,	MR NV GANDHI
22603	FA/2548/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI KARSHANBHAI (SINCE DEC'D THRO'HEIRS & LRS),REVIBEN RAVJIBHAI (WIFE),PRAVINBHAI RAVJIBHAI (SON),KAILASHBHAI RAVJIBHAI (SON),NITESHBHAI RAVJIBHAI(SON),BHAGVATIBEN PRAVINBHAI ROJMALA,BHARTIBEN RAMESHBHAI BHOJANI,JAYSHREEBEN KAMLESHBHAI KALOLA	,MR NV GANDHI
22604	FA/2549/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJBHAI GOVINDBHAI,AMARSINH GOVINDBHAI	MR NV GANDHI
22605	FA/2550/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI LAXMANBHAI (SINCE DEC'D THRO' HEIRS& LRS),HEMIBEN LAXMANBHAI (WIFE),CHUNILAL DAYABHAI (SON),KANTILAL DAYABHAI (SON),GODAVRIBEN JERAMBHAI RAJPARA,SAROJBEN VALLBHBHAI BHIMANI,HIRABEN PRAVINBHAI GHETIYA	,MR NV GANDHI

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22606	FA/2551/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARKHABHAI CHAKUBHAI,	MR NV GANDHI
22607	FA/2552/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI KARSHANBHAI (SINCE DEC'D THRO' HEIRS & LRS,CHANDRIKABEN KANJIBHAI KANANI,ILABEN UMESHBHAI GHETIYA,KIRANBEN RAVJIBHAI,SUDHIRBHAI RAVJIBHAI (SON),KAPILBHAI RAVJIBHAI (SON)	,MR NV GANDHI
22608	FA/2553/2008	25/06/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI GOVINDBHAI,	(MR CL SONI)
22609	FA/2554/2008	25/06/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MEMON DOSABHAI RAHIMBHAI,MEMON FATMABEN DOSABHAI,MEMON GULABBHAI DOSABHAI,HEIRS OF DECD. MEMAN SATARBHAIDOSABHAI,MEMON IQBALBHAI DOSABHAI,MEMON JAKIRBHAI DOSABHAI,PARI ALKHABHAI KALABHAI,MEMON SALMABEN SATARBHAI,MEMON JAMELABEN SATARBHAI,MEMON HABIBBHAI SATARBHAI	,(MR CL SONI)
22610	FA/2555/2008	25/06/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAKIRMOHAMAD ALIBHAI MEMON,MOHMADHANIF ALIBHAI MEMON,ABDULRAZAK ALIBHAI MEMON,IQBALBHAI ALIBHAI MEMON,SAFIMOHMAD ALIBHAI MEMON	(MR CL SONI)
22611	FA/2556/2008	08/08/2008	THE NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	GANGABEN W/D OF ICHHUBHAI @ ISHWARBHAI CHOTUBHAI GHODIA,ANKITABEN D/O ICHHUBHAI @ ISHWARBHAI CHOTIBHAI GHODIA PATEL,NIKITA D/O ICCHUBHAI @ ISHWARBHAI CHOTUBHAI GHODIA PATEL,CHOTUBHAI JAGANBHAI GHODIA PATEL,KASHIBEN W/O. CHOTUBHAI JAGANBHAI GHODIA,PRAVINKUMAR HARAKHBHAI PANDYA,ANISH CONSTRUCTION COMPANY	RULE NOT RECD BACK,MR.HIREN M MODI
22612	FA/2557/2008	20/01/2012	SANJAY A MEHTA,	MR ANKUR Y OZA	ANAR S MEHTA,	MR DIVYESH SEJPAL,MR DIPAN DESAI
22613	FA/2558/2008	09/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	TINUJI PRATAPJI THAKORE SINCE DECD. THROUGH HEIRS,PRATAPJI RAMAJI THAKORE,LAXMIBEN PRATAPJI THAKORE,MAHENDRAJI PRATAPJI THAKORE,KISHOREBHAI R PANCHAL,PRAHALADBHAI AMICHANDBHAI PATEL	
22614	FA/2560/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITSINHJI JASHWANTSINHJI RANA,	(MR A J PATEL)
22615	FA/2561/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSAINBHAI KARIMBHAI HEIRS OF KARIMBHAI SULTANBHAI,	(MR A J PATEL)
22616	FA/2562/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD ISAP ASMAL,	
22617	FA/2563/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI MIRSAB,	(MR A J PATEL)
22618	FA/2564/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMAR ABHU ASMAL HEIRS OF ABRAHAM ASMAL ABHU,	(MR A J PATEL)
22619	FA/2565/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIMKHAN VALIKHAN,	(MR A J PATEL)
22620	FA/2566/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI DAHYABHAI,	
22621	FA/2567/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BHAGVANDAS HEIRS OF CHANCHALBEN BHAGVAN,	(MR A J PATEL)
22622	FA/2568/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIBIBEN WIDOW OF UMARKHAN KES ARKHAN,	(MR A J PATEL)
22623	FA/2569/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHTRASANG MANSANG,	(MR A J PATEL)
22624	FA/2570/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRENDRASINH MANSINH RANA,	(MR A J PATEL)

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22625	FA/2571/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN NIZAM,	
22626	FA/2572/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINA ASMAL ABRAHAM,	(MR A J PATEL)
22627	FA/2573/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ZUBEDA IBRAHIM MOHAMMAD,	RULE NOT RECD BACK
22628	FA/2574/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ABDUL MUSA UDHRADAR,	RULE NOT RECD BACK
22629	FA/2575/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ABDULLA ISAP UMARJI,	RULE NOT RECD BACK
22630	FA/2576/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHMAD UMARJI MOHAMMAD,	RULE NOT RECD BACK
22631	FA/2577/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HAJI AHMAD MUSA -ADMINISTRATOROF MADRESS - BHALEMULISLAM,	RULE NOT RECD BACK
22632	FA/2578/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	AHMAD IBRAHIM MUSA,	RULE NOT RECD BACK
22633	FA/2579/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HURIBEN MOHAMMAD ISAP AHMAD TEDA,	RULE NOT RECD BACK
22634	FA/2580/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ADAM SULEMAN ABRAHAM,	RULE NOT RECD BACK
22635	FA/2581/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YAQUB ISMAIL KHOTA,	RULE NOT RECD BACK
22636	FA/2582/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISMAIL MUSA BAPU,	RULE NOT RECD BACK
22637	FA/2583/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YAQUB AHMAD MUSA,	RULE NOT RECD BACK
22638	FA/2584/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	YUNUS ISMAIL MIRAWALA - POA HOLDER OF AYESHA AHMAD MUSA,	RULE NOT RECD BACK
22639	FA/2585/2008	12/02/2009	THE SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISAP ADAM ASMAL,	RULE NOT RECD BACK
22640	FA/2586/2008	22/06/2015	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LTD.,	MR RR MARSHALL	VAGHELA PUSHPENDRASINH RANJITSINH,SPL. LAQ OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
22641	FA/2589/2008	15/01/2009	A.M.T.S.,MUNICIPAL COMMISSIONER	(MR RM CHHAYA)	DHANUBA HARISINH GADHVI,	NOTICE SERVED
22642	FA/2590/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAI KOLI LIRIBEN RANABHAI,	MR RAXIT J DHOLAKIA
22643	FA/2591/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI VIRA DEVSHI RATHOD (DECD)THR'HEIRS,RUDA VIRA RATHOD,KISA VIRA RATHOD,RUDIBEN VIRA WD/O THE DECD.	,RULE SERVED,MR RAXIT J DHOLAKIA
22644	FA/2592/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KINSA GIGA MOKARIA,KOLI BHIJA GIGA,KOLI NARAN GIGA	UNSERVED EXPIRED (R)
22645	FA/2593/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI VIRAGIGA,	MR RAXIT J DHOLAKIA
22646	FA/2594/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI HIRA LAKHA SINCE DECD.THRU HIS HEIRS AND L.RS.,KIOLI NARANBHAI HIRABHAI VALA,KOLI RAMBHAI HIRABHAI VALA,KOLI DEVSHIBHAI HIRABHAI VALA,KOLI SARMANBHAI HIRABHAI,KOLI KADVIBEN HIRABHAI	,UNSERVED EXPIRED (R)
22647	FA/2595/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI VIRA JIVA CHUDAMAS(DECD) THR'HEIRS,KOLI GIGA VIRA	,MR RAXIT J DHOLAKIA
22648	FA/2596/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BAI RUDIBEN DEVABHAI PANDIT,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22649	FA/2597/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RAMA BHIKHA THR'HEIRS,UKA RAMA KOLI DIED THRO' HEIRS,VIRA RAMA KOLI,JIVA CHINA KOLI,KHIMA CHINA KOLI,GANGA CHINA KOLI,VASRAM UKA PARMAR,BHANA UKA PARMAR,BHAGA UKA PARMAR,DUDHIBEN UKA	,RULE SERVED,UNSERVED EXPIRED (R)
22650	FA/2598/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHIKHA JIVA CHAUHAN DIED THRO' HEIRS,KARA BHIKHA,MENSI BHIKHA,KAMA BHIKHA,RAMU BHIKHA,MALU BHIKHA,KOLI ARJAN JIVA CHAUHAN,KOLI VASHRAM JIVA CHAUHAN,KOLI RANA JIVA CHAUHAN DECD. (DELETED)	,RULE SERVED,UNSERVED EXPIRED (R)
22651	FA/2599/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI KARSAN DEVSI RATHOD,	UNSERVED EXPIRED (R)
22652	FA/2600/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHIKHA KISA RATHOD DECD. THRO' HERIS,DEVSHI BHIKHA,KALA BHIKHA,BABU BHIKHA,LAKHA BHIKHA,AARSI BHIKHA,MOTIBEN ARJAN,RAMIBEN ARJAN	,RULE SERVED,RULE UNSERVED
22653	FA/2601/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI LAKHMAN NATHU DABHI THR'HEIRS,MONGHIBEN LAKHMANBHAI	,MR RAXIT J DHOLAKIA
22654	FA/2602/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI JIVA MERAMAN THR'HEIRS,MASHRI JIVA,RAJSHI JIVA,KACHARA JIVA,GANGA JIVA	,UNSERVED EXPIRED (R),MR RAXIT J DHOLAKIA
22655	FA/2603/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHIKHA LAKHMAN RATHOD,KOLI ARSHI LAKHMAN RATHOD,SINCE DECD.THRU HIS HEIRS & L.RS.,KACHABHAI ARSHIBHAI RATHOD,BHIMABHAI ARASHIBHAI RATHOD,RAMBHAI ARASHIBHAI RATHOD,MAADANBHAI ARASHIBHAI RATHOD,DEVSHIBHAI ARASHIBHAI,LAKHIBHAI ARASHIBHAI,VIRUBEN ARASHIBHAI	,UNSERVED EXPIRED (R)
22656	FA/2604/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RUDA BHOJA RATHOD DECD. THRO' HEIRS,RAMA RUDA,HIRA RUDA,BHIMA RUDA,RAJA RUDA,DHANIBEN RUDA	,UNSERVED EXPIRED (R),MR RAXIT J DHOLAKIA
22657	FA/2605/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI PUNJA LUMBHA MOTARIA DECD. THRO' HEIRS,RAJA PUNJA,RANIBEN PUNJA,SATIBEN PUNJA,DUDHIBEN PUNJA,HEMIBEN PUNJA,LAKHIBEN PUNJA	,RULE SERVED,UNSERVED EXPIRED (R)
22658	FA/2606/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI SARMAN PARBAT,	MR RAXIT J DHOLAKIA
22659	FA/2607/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI PUNJA NATHU DABHI DIED THOR' HEIRS,BHIKHA PUNJA,BABU PUNJA,PUNA PUNJA,KADVIBEN PUNJA,JINIBEN PUNJA,JIVIBEN PUNJA	,MR RAXIT J DHOLAKIA
22660	FA/2608/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI RAJA GIGA PARMAR DIED THRO' HEIRS,CHINA RAJA PARMAR,KADVA RAJA PARMAR	,MR RAXIT J DHOLAKIA
22661	FA/2609/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHIKHA KISA PARMAR,SINCE DECD.THRU HIS HEIRS & L.RS.,KOLI VIPULBHAI BHIKHABHAI PARMAR,KOLI MENNABEN BHIKHABHAI PARMAR,KOLI ASMITABEN BHIKHABHAI PARMAR,KOLI KIOBEN BHIKHABHAI PARMAR,KOLI JASUBEN BHIKHABHAI PARMAR	,UNSERVED EXPIRED (R)
22662	FA/2610/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHANA HAMIR DECD. THRO' HEIRS,BABU BHANA,JATHA BHANA,KOLI RAMA DEVA DECD. THRO' HEIRS,BHIMA RAMA,PURIBEN RAMA	,MR RAXIT J DHOLAKIA
22663	FA/2611/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI JIVA LAKHMAN DECD. THRO' HEIRS,JINA JIVA,LALU JIVA,BABU JIVA,POCHI JIVA	,MR RAXIT J DHOLAKIA
22664	FA/2612/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI BHIKHA GOVIND,KOLI BABU GOVIND	UNSERVED EXPIRED (R)
22665	FA/2613/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI BHAYA BALA,RABARI NARAN BALA,RABARI SAJAN BALA,RABARI PUNJA BALA,RABARI RAIYA BALA	MR RAXIT J DHOLAKIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22666	FA/2614/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI RAIYA MERAMAN,SINCE DECD.THRU HIS HEIRS & L.RS.,RABARI SEJABHAI RAIYABHAI,RABAARI GAANAGABHAI RAIYABHAI,RABARI NATHABHAI RAIYABHAI,RABARI PUNABHAI RAIYABHAI,RABARI JAGUBHAI RAIYABHAI,RABARI KAMIBEN RAIYABHAI,RABARI MALIBEN RAIYABHAI,RABARI DAYA MERAMAN,SINCE DECD.THRU HIS HEIR & L.RS.,RABARI VARJIBHAI DAYABHAI,AJAEABEN DAYABHAI,JIVIBEN DAYABHAI,RABARI RAMA MERAMAN,SINCE DECD.THRU HIS HEIRS & L.RS.,RABARI VIRABHAI RAMABHAI,RABARI BHAGABHAI RAMABHAI,RABARI PURIBEN RAMABHAI,RABARI JANABEN RAMABHAI	,UNSERVED EXPIRED (R)
22667	FA/2615/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI RAIYA MERAMAN CHAVDA,SINCE DECD.THRU HIS HEIRS & L.RS,RABARI SEJABHAI RAIYABHAI,RABARI GAANAGABHAI RAIYABHAI,RABARI NATHABHAI RAIYABHAI,RABARI PUNABHAI RAIYABHAI,RABARI JAGUBHAI RAIYABHAI,RABARI KAMIBEN RAIYABHAI,RABARI MALIBEN RAIYABHAI	,UNSERVED EXPIRED (R)
22668	FA/2616/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI RAJA PUNA CHAVDA,	UNSERVED EXPIRED (R)
22669	FA/2617/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI PITHA PUNA CHAVDA(DECD)THR'HEIRS,ARJAN PITHA DIED THRO' HEIRS,KANA ARJAN,LAKHI ARJAN	,MR RAXIT J DHOLAKIA
22670	FA/2618/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI HARDAS PUNA (DECD) THR'HEIRS,RINA HARDAS,RABARI RUDA HARDAS,DEVRAJ HARDAS,KHIMA HARDAS	,MR RAXIT J DHOLAKIA
22671	FA/2619/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI VIRABHAI GIGABHAI CHAUHAN,	MR RAXIT J DHOLAKIA
22672	FA/2620/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI PALA PUNA CHAVDA,	MR RAXIT J DHOLAKIA
22673	FA/2621/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI LAXMAN VIRA,KOLI KADVA VIRA,KOLI KANA VIRA	UNSERVED EXPIRED (R),MR RAXIT J DHOLAKIA
22674	FA/2622/2008	13/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KOLI DEVA JIVA SERVA,	UNSERVED EXPIRED (R)
22675	FA/2623/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSENMIYA CHANDMIYA MALEK,	NOTICE NOT RECD BACK
22676	FA/2624/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KANAJI MANGAJI,RUPABEN KANAJI MANGAJI,LAXMIBEN KANAJI,PRAHLADJI KANAJI,PUNAJI KANAJI,SAVITABEN KANAJI,JAVANJI MANGAJI THAKORE	,NOTICE NOT RECD BACK
22677	FA/2625/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANVARHUSEN NANDANMIYA MALEK,BABUMIYA NANDANMIYA	NOTICE NOT RECD BACK
22678	FA/2626/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN SHANTILAL MANSUKHLAL,	NOTICE NOT RECD BACK
22679	FA/2627/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAIYATMIYA NAVRANGMIYA KHOKHAR,	NOTICE NOT RECD BACK
22680	FA/2628/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGAJI PUNAJI,	NOTICE NOT RECD BACK
22681	FA/2629/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANLAL MANGALDAS,GUNVANTBHAI MANGALDAS	NOTICE NOT RECD BACK
22682	FA/2630/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI JIVRAMBHAI,	NOTICE NOT RECD BACK
22683	FA/2631/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI DHUDABHAI PRAJAPATI,REVABHAI DHUDABHAI PRAJAPATI	NOTICE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22684	FA/2632/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI MANUBHAI PATEL,	NOTICE NOT RECD BACK
22685	FA/2633/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANSINH LALSINH BHADORIYA,	NOTICE NOT RECD BACK
22686	FA/2634/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI BHANUBHAI,	NOTICE NOT RECD BACK
22687	FA/2635/2008	27/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANUBHAI NAGJIBHAI,	NOTICE NOT RECD BACK
22688	FA/2636/2008	01/04/2015	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	PALLAVIBEN HARSUKHBHAI SORATHIA WD/O. HARSUKHBHAI L.,MASTER DINESH HARSUKHBHAI SORATHIA S/O. HARSUKHBHAI L.,VELIBEN LADHABHAI SORATHIA M/O. HARSUKHBHAI LADHABHAI,SHIVJIBHAI LADHABHAI SORATHIA B/O. HARSUKHBHAI SORATHIA,DELETED,VAGHJI SHAMJI VARSANI,TUSHAR SHANKARLAL THACKER,MAHESH & CO.,NEW INDIA INSURANCE CO. LTD.,MULJI LADHABHAI SORATHIA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,DELETED,MR MEHUL S SHAH,MR SANDIP C SHAH,(MR SURESHM SHAH)
22689	FA/2637/2008	01/04/2015	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	MULJI LADHABHAI HADIA (SORATHIYA),DELETED,VAGHJI SHAMJI VARSANI,TUSHAR SHANKARLAL THACKER,M/S. MAHESH & CO.,NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR MEHUL S SHAH,MR SANDIP C SHAH,(MR SURESHM SHAH)
22690	FA/2647/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL ASHOKBHAI BECHARBHAI HEIR OF BECHARBHAI ADARBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,(MR A J PATEL)
22691	FA/2648/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL HARESHKUMAR KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,(MR A J PATEL)
22692	FA/2649/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	SONABA PABAJI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,(MR A J PATEL)
22693	FA/2650/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PRAVINSINH PRATAPJI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,(MR A J PATEL)
22694	FA/2651/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	NAVABA PRUTHAVIJI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,(MR A J PATEL)
22695	FA/2654/2008	22/08/2008	SAKAL (SHRINANDNAGAR-I)SEC.06 CO-OP HOU.SOC.LTD,	MR DR BHATT,MR AS SAIYED	SHRINAND EDUCATION TRUST,NAYNABEN HITESHKUMAR TRIVEDI,HITESHKUMAR KANAIYALAL TRIVEDI,GAUTAMBHAI JASHUBHAI PANDYA,BINDUBEN UMESHKUMAR DAVE	MR ANKUR Y OZA
22696	FA/2655/2008	03/03/2009	THE NEW INDIA ASSURANCE COMPANY LTD,	MR SUNIL B PARIKH	DEVALBAI KAMJI AAYDI (MAHESHWARI) W/O DECEASED,DINESH KAMJI AAYDI (MAHESHWARI) S/O DECEASED KANJIBHAI,RAHUL KAMJI AAYADI (MAHESHWARI) S/O DECEASED,MALBAI AATMARAMBHAI AAYDI (MAHESHWARI) M/O DECEASED,AASPAR AATMARAMBHAI AAYDI (MAHESHWARI) B/O DECEASED,LEGAL HEIRS OF DECEASED BALRAM GANGJI MAHESHWARI,GANGJI VIRA MAHESHWARI,KHIMAIBAI GANGJI MAHESHWARI	,(MR SURESHM SHAH)
22697	FA/2658/2008	04/10/2010	GUJSYNTH,JAYESH B SHAH PARTNER OF GUJSYNTH,CHETAN B SHAH PARTNER OF GUJSYNTH,DIPAK B SHAH PARTNER OF GUJSYNTH	(MR JB PARDIWALA)	SITARAM MOHANLAL GUPTA,	MR NIRAV C THAKKAR

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22698	FA/2659/2008	29/01/2019	ORIENTAL INSURANCE CO LTD,	MS LILU K BHAYA	NEHA MANUBHAI BALWANTRAI @ BALLUBHAI NAIK,DHRUTI MANUBHAI NAIK MINOR THROUGH,MALEK YAKUBMIYA USMANMIYA,RASULBHAI LALBHAI CHAUHAN	MR VIBHUTI NANAVATI,MR ABHAYKUMAR P SHAH
22699	FA/2660/2008	08/07/2008	DAKSUKHBHAI RAMABHAI TURI,	MS SONAL D VYAS	BHAVNABEN CHINUBHAI,	
22700	FA/2661/2008	22/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM HUSAIN MAHAMAD BODA,	MR NK MAJMUDAR
22701	FA/2662/2008	22/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHELABHAI MAKANBHAI VASAVA HEIR OF MAKEN GUMAN VASAVA,	MR NK MAJMUDAR,MR NIRAV C THAKKAR
22702	FA/2663/2008	18/09/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SANDIPBHAI CHIMANBHAI KOLI PATEL,KOKILABEN DHIRUBHAI JIVABHAI,MINOR HARDIKKUMAR DHIRUBHAI,MINOR SNEHABEN DHIRUBHAI ODE,JIVABHAI KABHABHAI ODE,FULJIBEN JIVABHAI ODE	RULE SERVED,MR MP PRAJAPATI
22703	FA/2665/2008	03/02/2015	ASHOKBHAI KANJIBHAI THAKKAR,LADLA ASHOKBHAI THAKKAR THROUGH ASHOKBHAI K THAKKAR	MR AMIT N PATEL	SONUKUMAR CHEDIPRASAD YADAV,NATIONAL INSURANCE CO LTD	DELETED,MS LILU K BHAYA
22704	FA/2666/2008	08/09/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	SHABANABANU YUSUF TAJMAHMAD ABBASI,YASARMAHMAD YUSUFBHAI ABBASI MINOR,SHAHELI YUSUFBHAI ABBASI MINOR,SHARIFABANU TAJMAHMAD ABBASI,MANGABHAI KARSANBHAI DANGAR	SERVED BY AFFIX. (R),MR.HIREN M MODI
22705	FA/2667/2008	23/02/2012	PURBAI RAMANIKLAL BHUDIYA,JAYESH RAMANIKLAL BHUDIYA THROUGH PURBAI RAMANIKLAL BHUDIYA	MR SK PATEL	JITENDRA HARIDAN GHADHAVI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR VASANTS SHAH
22706	FA/2669/2008	23/02/2016	UNITED INDIA ASSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RUPENDRASINGH GURUMILSINGH,UMEDSINH BANARASI YADAV,PARASNATH CHAITAR YADAV,NEW INDIA ASSURANCE COMPANY LTD,PALIBEN RAMANBHAI MAHYAVANSHI	RULE SERVED,SERVED BY AFFIX. (R),MR SHASHIKANT S GADE
22707	FA/2670/2008	05/09/2008	UNITED INDIA INSURANCE COMPANY LTD THROUGH,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHENDRABHAI PAGJIBHAI PATEL,ORIENTAL INSURANCE CO. LTD,THAKKAR SHAILESHKUMAR MAFATLAL,RAMSING UMEDSINH ZALA HEIRS OF DECD.AJITSINH R ZALA,ANANDIBEN RAMSING ZALA HEIRS OF DECD.AJITSINH R ZALA	
22708	FA/2671/2008	07/08/2008	NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	PRAVINBHAI ISHWARBHAI BHAIYA SINCE DECD. THROUGH HEIRS,SUNITABEN PRAVINHAI BHAIYA,MANOJ PRAVINBHAI BHAIYA (MINOR),DHIRAJ PRAVINBHAI BHAIYA MINOR,ISHWARBHAI HIRALAL BHAIYA,SHAKUNTALABEN ISHWARBHAI BHAIYA,SIDDHI VINAYAK CARRIERSPROP. HITESH S THAKKER	
22709	FA/2672/2008	23/02/2016	KOKILABEN RASIKBHAI MANIBHAI PATEL,ALPESHBHAI RASIKBHAI PATEL,ARTIBEN RASIKBHAI PATEL	(MR NALIN K THAKKER)	JAGDISHBHAI RAVJIBHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MS AVANI S MEHTA
22710	FA/2673/2008	26/03/2019	LALUBHA RANUBHA ZALA SINCE DECD. THROUGH HEIRS,KANAKBA LALUBHA ZALA,DEVENDRASINH LALUBHA ZALA,KULDIPSINH LALUBHA ZALA,MANHARBA LALUBHA ZALA (MINOR) THROUGH,PURIBA RANUBHA ZALA	MR MEHUL S SHAH,(MR SURESHM SHAH)	HIRJIBHAI JETHABHAI CHOTARA,NEW INDIA ASSURANCEC CO LTD	RULE SERVED,MS LILU K BHAYA
22711	FA/2674/2008	13/11/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	ALPABEN ASHISHKUMAR PATEL,RAJNIKANT GORDHANBHAI PATEL,KUSUMBEN RAJNIKANT PATEL,JENISH RAJNIKANT PATEL,CHATURBHAI KHODABHAI RATHOD,BHUPENDRABHAI MAGANBHAI PRAJAPATI	RULE SERVED,RULE UNSERVED,MR HARSHAD K PATEL

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22712	FA/2675/2008	04/08/2008	DEVENDRAKUMAR C SHAH,PINTOO BUILDERS THROUGH PROPRIETOR ASHISH B SHAH,SHALINI ASHISH SHAH,SHIVANI ASHISH SHAH MINOR THROUGH,INDIRABEN DEVENDRA SHAH,KALPESH DEVENDRA SHAH	MR HASMUKH C PATEL	VIMALKANT J BHOJAK,RAMANLAL HIRALAL THAKKAR,PRABHABEN CHAMPAKLAL SONI FLAT NO.6,YASHODARABEN VASUDEV THAKOR,JAYSHREEBEN KANTILAL PATHAK FLAT NO.10,URMILABEN MANILAL PATEL FLAT NO.5,KANTABEN THAKARSHIBHAI SHAH FLAT NO.8,BHANVARLAL MANILAL JAIN FLAT NO.1,BHAVSAR FLAT NO.3	
22713	FA/2676/2008	24/02/2016	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	LILABEN LILUBHAI MELABHAI,SHANTABEN MELABHAI L.R. OF DECD.LILUBHAI MELABHAI,CHANDUBHAI MAGANBHAI BHIL,NARSHIBHA D BARAIYA,VEKARIA ASHOKKUMAR RAVJIBHAI	RULE SERVED,MR.HIREN M MODI
22714	FA/2677/2008	24/02/2016	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	RAMESHBHAI BHIKHABHAI,MANGIBEN RAMESHBHAI BHIL,CHANDUBHAI MAGANBHAI BHIL,NARSHIBHAI D BARAIYA,VEKARIA ASHOKKUMAR RAVJIBHAI	RULE SERVED,MR.HIREN M MODI
22715	FA/2678/2008	24/02/2016	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	ISHWARBHAI BACHUBHAI MALI MAKWANA,AJAY ISHWARBHAI MINOR,SANGITA ISHWARBHAI MINOR,CHANDUBHAI MAGANBHAI BHIL,NARSHIBHAI D BARAIYA,VEKARIA ASHOKKUMAR RAVJIBHAI	RULE SERVED,SAKET A WAGHELA
22716	FA/2679/2008	24/02/2016	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	ISHWARBHAI BACHUBHAI MALI-MAKWANA,AJAY ISHWARBHAI (MINOR),SANGITA ISHWARBHAI,CHANDUBHAI MAGANBHAI BHIL,NARSHIBHAI D BARAIYA,VEKARIA ASHOKKUMAR RAVJIBHAI	RULE SERVED,SAKET A WAGHELA
22717	FA/2680/2008	24/02/2016	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	RAMESHBHAI BHIKHABHAI ANA,CHANDUBHAI MAGANBHAI BHIL,NARSHIBHAI D BARAIYA,VEKARIA ASHOKKUMAR RAVJIBHAI	RULE SERVED,MR.HIREN M MODI
22718	FA/2681/2008	24/02/2016	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	ISHWARBHAI BACHHUBHAI MALI MAKWANA,CHANDUBHAI MAGANBHAI BHIL,NARSHIBHAI D BARAIYA,VEKARIA ASHOKKUMAR RAVJIBHAI	RULE SERVED,SAKET A WAGHELA
22719	FA/2683/2008	18/09/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	PRAKASHDEVANMAL RAMLANI,SURESH BACHUBHAI SANGHANI DRIVER,KANTILAL B GALANI,MOHAN HOTHUMAL,PREMSINH RAMSWARUP SINGH	
22720	FA/2684/2008	14/10/2008	PARESHKUMAR RAVISHANKER PATEL,	MR TULSHI R SAVANI	IJJATKHAN MOHAMMADKHAN PATHAN,G S R T C	NOTICE SERVED,MS KIRAN D PANDEY
22721	FA/2686/2008	24/12/2008	G.S.R.T.C.,	MS SEJAL K MANDAVIA	HASMUKHBHAI @ HASUBHAI SAVABHAI RATHOD DECD. THRO' HE,MINOR VIJAYBHAI HASMUKHBHAI @ HASUBHAI RATHOD,BUDHABHAI SAVABHAI RATHOD,MINOR BABUBHAI BHIMABHAI SAVABHAI RATHOD,BACHIBEN RAKHUBEN SAVABHAI RATHOD,SAVABHAI NANJIBHAI RATHOD DELETED	,MR PANKAJ R DESAI
22722	FA/2687/2008	14/12/2015	DAKSHABEN K. ACHARYA W/O.,SHIVANGINI KAUSHIKBHAI,RIKEN KAUSHIKBHAI ACHARYA	MR MN MEHTA	RAJENDRAKUMAR HANSRAJ PUNJABI,NATIONAL INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
22723	FA/2688/2008	10/09/2008	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	MANUBHAI PUNJABHAI PATEL,KIRANBHAI MANUBHAI PATEL	
22724	FA/2689/2008	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAKTABHAI BHAGVANBHAI RABARI (SINCE DEC'D THRO' HEIRS & LRS,DALUBEN SAKTABHAI RABARI (WD/ODECEASED),MARDHABEN HEERABHAI RABARI (DAUGHTER),LADUBEN VAGHABHAI RABARI (DAUGHTER),JIVABEN GHADABHAI RABARI (DAUGHTER),RAJUBEN BHMEBHAI RABARI (DAUGHTER),GALALBHAI GANGDAS RABARI	,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22725	FA/2690/2008	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAGARAMBHAI RABHABHAI RABARI (SINCE DEC'D THRO'HEIRS& LRS),GUBALBEN SAGRAMBHAI RABARI- WIFE,RANABHAI SAGRAMBHAI RABARI- SON,SATABHAI SAGRAMBHAI RABARI- SON	,RULE SERVED,UNSERVED EXPIRED (R)
22726	FA/2691/2008	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BACHUBHAI LAKHABHAI THAKOR (SINCE DECD' THRO'HEIRS & LRS),THAKOR VIRABEN BACHUBHAI (WD/ODECEASED),THKOR AJIBEN DANAJI (DAUGHTER),THAKOR CHAMPABEN VINAJI (DAUGHTER),THAKOR RAJABHAI BACHUBHAI (SON,THAKOR PREMIBEN ASHARAM (DAUGHTER),THAKOR GANGABEN BACHUBHAI (DAUGHTER),THAKOR VAHAJIBHAI BACHUBHAI (SON)	,RULE SERVED,UNSERVED EXPIRED (R)
22727	FA/2692/2008	04/02/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAMSIBHAI MULABHAI RABARI (SINCE DEC'D THRO'HEIRS &LRS),JETHIBEN RAMBHAI RABARI-DAUGHTER,BHURIBEN ARJANBHAI RABARI-DAUGHTER,MEGHABEN DEVABHAI RABARI-DAUGHTER,AJIBEN VALABHAI RABARI- DAUGHTER	,RULE SERVED
22728	FA/2695/2008	31/07/2008	KANTABEN DURLABHBHAI PATEL,MUKESH DURLABHBHAI PATEL,CHETANBHAI DURLABHBHAI PATEL	MR AMIT N PATEL	KISHANBHAI DEVJIBHAI,DINESHKUMAR MANGILAL JAIN,UNITED INDIA INSURANCE CO LTD	
22729	FA/2696/2008	19/03/2019	MAULIKABEN SURESHBHAI PATEL DECEASED THRO LEGAL HEIRS,PATEL SURESHBHAI PUNJABHAI,PATEL AMITABEN SURESHBHAI	MR AV PRAJAPATI	NATVARJI MAFAJI THAKOR (OWNER JEEP NO.GJ-2-A-4425),PATEL SURESHBHAI PUNJABHAI (OWNER/DRIVE MOTOR CYCLE),THE NEW INDIA ASSURANCE CO.LTD NO. GJ-2-AE-0004	RULE SERVED,MR SUNIL B PARIKH
22730	FA/2701/2008	22/01/2013	BABUBHAI VITHALBHAI VASAVA,	MR AS ASTHAVADI	DAUOODBHAI ISHULKHA KURESHI,ISHMAILBHAI FAKIRBHAI MOHMAD,UNITED INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI
22731	FA/2703/2008	31/07/2008	BHUPATSINH HIMMATSINH VAGHELA,KAILASBA VIJAYSINH CHAVDA	MR BHARAT JANI	DAHYABHAI SOMABHAI PATEL,PRAKASHKUMAR SOMABHAI PATEL,UNITED INDIA INSURANCE CO LTD	
22732	FA/2705/2008	08/11/2012	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BAIRAJBA NATUBHAI,	RULE SERVED,MR NITIN M AMIN
22733	FA/2706/2008	02/07/2012	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PARSHOTTAM CHHOTABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
22734	FA/2707/2008	02/07/2012	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL GHANSHYAMBHAI ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
22735	FA/2708/2008	02/07/2012	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	POONAMCHAND HIRALAL (SINCE DEC'D THRO'HEIRS & LRS),PATEL KUSUMBEN POONAMCHAND WD/O POONAMCHAND HIRALAL,SHARMISHTABEN POONAMCHAND PATEL (DAUGHTER),KAUSHIKBHAI POONAMCHAND PATEL (SON),SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,MR YATIN SONI
22736	FA/2709/2008	02/07/2012	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL TEJAS HARSHADBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
22737	FA/2710/2008	07/10/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI MANGALBHAI PARMAR,BHUPATBHAI BHIKHABHAI BARAIYA	RULE SERVED,(MR HM PRACHCHHAK)
22738	FA/2713/2008	08/02/2012	CHETANKUMAR AMRATLAL NAIK,	MR NL RAMNANI	GEETABEN KANTILAL NAIK,	RULE SERVED,MS MEENU KUMAR,HCLS COMMITTEE
22739	FA/2714/2008	13/08/2008	UNITED INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAXABEN JASHWANTBHAI KHRISTI,DIPAKBHAI BHIKHUBHAI RANA,DINESHBHAI B RANA	

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22740	FA/2715/2008	09/01/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORIZE SIGNATORY,	(MR MAULIK J SHELAT)	PRAFULBEN @ BHARTIBEN HITESHBHAI BHATT,ISMAILBHAI MOHMAD SIDDIQU KHIRA,BABUBHAI VALLABHBHAI BHATT,RANJANBEN BABUBHAI BHATT SINCEDIED THROUGH HER L.RS.,BABUBHAI VALLABHBHAI BHATT,SATISHKUMAR BABULAL BHATT,PIYUSHKUMAR BABULAL BHATT,MINAKSHIBEN H.DAVE,DAKSHABEN V.DAVE	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,SERVED BY AFFIX. (R),MR AZIZ AN ALVI,MR AV NAIR
22741	FA/2716/2008	07/08/2008	BHUPATBHAI MOHANBHAI MAKWANA SINCE DECD. THROUGH HEIRS,MANGUBEN BHUPATBHAI MAKWANA,MAHENDRABHAI BHUPATBHAI MAKWANA,MUKESHBHAI BHUPATBHAI MAKWANA,CHAMPABEN MOHANBHAI MAKWANA	(MR ASHISH D OZA)	SURESHBHAI PARSHOTTAMBHAI KAKANI,PARSOTTAMBHAI GHUSABHAI PARADVA,NEW INDIA ASSURANCE CO LTD	
22742	FA/2719/2008	02/05/2009	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	RABARI KALIBEN KALUBHAI,VIMUBEN MADHAVLAL,ARJUNKUMAR MOTIRAM MAHESHWARI,MAHESHWARI KAUSHALYABEN,MAHESHWARI NEHABEN ARJUNKUMAR,MAHESHWARI DHAVALKUMAR ARJUNKUMAR,MAEHSWARI DISHKUMAR ARJUNKUMAR	,MR ANKIT Y BACHANI
22743	FA/2720/2008	25/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHWARBHAI KHUSALBHAI RAWAL,PARVATIBEN ISHWARBHAI RAWAL,CHHANIYABHAI UKADIABHAI GAMIT,HARILAL RAMJIBHAI PATEL	
22744	FA/2721/2008	19/07/2012	NATHIBEN W/O. KISHORBHAI KARSHANBHAI PATEL,REVABEN WD/O. KANTIBHAI KISHORBHAI PATEL,DIPALBEN KANTIBHAI PATEL-MINOR,GIRABEN KANTIBHAI PATEL-MINOR,PATEL SHEFALIBEN KANTIBHAI MINOR,NAYNABEN D/O. KISHORBHAI KANTIBHAI PATEL	MR MTM HAKIM	DEVKARANBHAI DHULABHAI BHARWAD,BHANUBHAI DHULABHAI BHARWAD,THE NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MS MEGHA JANI,MR GC MAZMUDAR,MR HG MAZMUDAR
22745	FA/2722/2008	10/07/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BAROT RAJKISHORE NIRANJANBHAI,BAROT RAJKISHOR NIRANJANBHAI	,MR TEJAS M BAROT
22746	FA/2724/2008	12/09/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS AVANI S MEHTA	JAGDISHBHAI DHARMADAS,DRIVER OF ST BUS NO. GJ-1-Z- 442	RULE SERVED,MR.HIREN M MODI
22747	FA/2725/2008	29/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	MINOR PARIMAL DILIPBHAI NAI,MINOR SANDIP DILIPBHAI NAI,BHAILALBHAI MITHABHAI NAI,JIVIBN BHAILALBHAI NAI,MAKBUL ISMAIL DELWALA	,MR MTM HAKIM
22748	FA/2726/2008	29/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	MINOR PARIMAL DILIPBHAI NAI,MINOR DILIPBHAI NAI,BHAILALBHAI MITHABHAI NAI,JIVIBEN BHAILALBHAI NAI,MAKBUL ISMAIL DELWALA	,MR MTM HAKIM
22749	FA/2727/2008	09/09/2015	M K S HANVANTSINHJI MADANSINHJI JADEJA,	MR AS VAKIL	SHREE AMBA AGRO INDUSTRIES THRO' YUVARANI SHRI PRATIDEVI,YUVRANI SHRI PRATIDEVI SAHEB,K M GHANSHYAMSINHJI OF KUTCH,MUKUND K PATEL,PRAFUL R SANGHVI,H H MAHARANI SHAEB RAJENDRAKUNVARBA OF KUTCH,H M MAHARANI SAHEB SHRI DILBERKUNVARBA SAHEB OF BARWANI,KUNVARANI SHRI PADMINIKUMVARBA SAHEB OF KUTCH,MAHARAJ KUMARI NARENDRAKUNVARBA SAHEB OF KUTCH,KIRAN H MEHTA,MODI MAFATLAL MAGANLAL,MAHARAO SHRI PRAGAMLAGI 3RD OF KUTCH @ PRUTHVIRAJSINHJI,DISTRICT COLLECTOR	RULE SERVED,SERVED BY AFFIX. (R),MR JIGAR M PATEL
22750	FA/2728/2008	22/01/2013	BHADRESH KISHORCHANDRA SHAH [DECD.THRO.HIS HEIRS],KISHORCHANDRA KESHAVLAL SHAH,SHARDABEN KISHORCHANDRA SHAH,KESHAVLAL SUKHLAL SHAH,KANTABEN KESHAVLAL SHAH	MR AB MUNSHI	GHANSHYAMBHAI TALSIBHAI PATEL,DILIPKUMAR CHUNIBHAI PATEL,ORIENTAL INSURANCE CO.LTD.	RULE SERVED
22751	FA/2729/2008	30/07/2008	NEW INDIA ASSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYANTIBHAI SOMABHAI @ CHHANABHAI,KARSANBHAIMANGABHAI PATEL,REVJIBHAI MAGANBHAI,PANIBEN RAVJIBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22752	FA/2730/2008	30/07/2008	NEW INDIA ASSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	SONIBEN MAHENDRASINGH LALSING,KARSANBHAIMANGABHAI PATEL,REVJIBHAI MAGANBHAI,PANIBEN RAVJIBHAI PATEL	
22753	FA/2731/2008	25/02/2015	PATEL HASUMATIBEN MOHANLAL,PATEL ROMABEN MOHANLAL,PATEL SUMITKUMAR MOHANLAL	MR JAL S. UNWALLA	BITUSING DRIVER,PRITAMSING AND KULVANTSING,NATIONAL INSURANCE COMPANY LTD	DELETED,MR DAKSHESH MEHTA
22754	FA/2736/2008	29/03/2012	KHATUNBIBI W/O NYAZMOHMED AMIRMOHMED KURESHI,	MS.FALGUNI D.TRIVEDI	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,MAFAJI VIRAJI RAJPUT,THE ORIENTAL INSURANCE CO LTD,INSPECTOR GENERAL OF POLICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,RULE SERVED
22755	FA/2737/2008	29/03/2019	SHANTABEN RAMSUBHAI KATARA,BHARATBHAI RAMSUBHAI KATARA,SUBHASBHAI RAMSUBHAI KATARA,MAHESHBHAI RAMSUBHAI KATARA	MR MTM HAKIM	GUJARAT STATE ROAD TRANSPORT CORPORATION,HIMABHAI HAKJIBHAI KATARA,GOMLIBEN HIMABHAI KATARA,GODHANBHAI MULJIBHAI PATEL,KALANDERKHAN NOORKHANJLA PATHAN,IDRISH ABDULGANI BHUNGA,ORIENTAL INSURANCE CO.	RULE SERVED,MS SEJAL K MANDAVIA,MR KASHYAP R JOSHI
22756	FA/2738/2008	08/07/2008	NARESHBHAI SOMCHAND SHAH KARTA OF NARESHKUMAR S SHAH,	(MR RN SHAH)	RAGHUVIR M SUTHAR,	
22757	FA/2741/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	CHATURABEN BHURABHAI PIPALIYA,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT. ORD.DT.26.06.2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22758	FA/2742/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	LAXMIBE JERAMBHAI PIPALIYA,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22759	FA/2743/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	DIPU (MINOR) THROUGH PARSOTTAMBHAI DEVABHAI BHANDERI,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22760	FA/2744/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	PRABHABEN @ BEBIBEN BABUBHAI SORATHIYA,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22761	FA/2745/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	ILABEN (MINOR) THROUGH CHAGANBHAI PIPALIYA,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22762	FA/2746/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	BHARTIBEN BAVANBHAI SINGHALA,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22763	FA/2747/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	JIVANBHAI PUNJABHAI,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22764	FA/2748/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	DHARMISTHABEN (MINOR) THROUGH MANJIBHAI TAPUBHAI,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22765	FA/2749/2008	03/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	MONIKA (MINOR) THROUGH LALJIBHAI MOHANBHAI VASOIYA,YUNUSBHAI DADUBHAI MASAKPUTRA DELETED CT.ORD.DT.26/06/2008,ZAKIRBHAI K PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
22766	FA/2750/2008	26/06/2008	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	VITHALBHAI KARSANBHAI SANGHANI,YUNUSBHAI DADUBHAI MASAKPUTRA,ZAKIRBHAI K PATEL	
22767	FA/2752/2008	09/05/2012	MANHARBHAI RAVAJIBHAI BRAHMBHATT,ULASBEN MANHARBHAI BRAHMBHATT,KRUPALIBEN MANHARBHAI BRHAMBHATT,GHANSHYAMBHAI MANHARBHAI BRAHMBHATT,INDUBEN RAVAJIBHAI PURSHOTTAMBHAI	KEDAR B BINIWALE	MANILAL BAPAJIBHAI VANKAR,KANTIBHAI KESURBHAI PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22768	FA/2753/2008	09/05/2012	KUBERSINGH JAYANTILAL BRAHMBHATT,KANTABEN KUBERSINGH BRAHMBHATT,ARTIBEN KUBERSINGH BRAHMBHATT,MOHITKUMAR KUBERSINGH BRAHMBHATT,HIRENKUMAR KUBERSINGH BRAHMBHATT	KEDAR B BINIWALE	MANILAL BAPAJIBHAI VANKAR,KANTIBHAI KESURBHAI PATEL,NEW INDIA INSURANCE CO LTD,MANHARBHAI RAVAJIBHAI BRAHMBHATT,NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA,(MR HASMUKH THAKKER)
22769	FA/2755/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	MR VIBHUTI NANAVATI	SHEELA ROHIT THAKKAR,DHAVAL ROHIT THAKKAR,ASHOK PREMANAND THAKKARA,RAJENDDRASINGH DEEPCHAND,CHAMPAKLAL MANILAL PANCHAL,ORIENTAL INSURANCE CO LTD	,UNSERVED EXPIRED (N),RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR,MR HARSHIT S TOLIA,MR PARTH S TOLIA
22770	FA/2756/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHAVAL ROHIT THAKKAR,RAJENDRASINGH DEEPCHAND,CHAMPAKLAL MANILAL PANCHAL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR HARSHIT S TOLIA,MR PARTH S TOLIA
22771	FA/2757/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ASHOK PEMANAND THAKKAR,ANIL PREMANAND THAKAR,MINAXIBEN NARENDRAKUMAR THAKKAR,HEMLATA JYOTINDRAKUMAR THAKKAR,USHABEN BANKIMKUMAR THAKKAR,RAJENDRASINGH DEEPCHAND,CHAMPAKLAL MANILAL PANCHAL,ORIENTAL INSURANCE CO. LTD.	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS,MR LALJI R MOKARIA,MR ABHIRAJ R TRIVEDI
22772	FA/2758/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ASHOK PEMANAND THAKKAR,ANIL PREMANAND THAKAR,MINAXIBEN NARENDRAKUMAR THAKKAR,HEMLATA JYOTINDRAKUMAR THAKKAR,USHABEN BANKIMKUMAR THAKKAR,RAJENDRASINGH DEEPCHAND,CHAMPAKLAL MANILAL PANCHAL,ORIENTAL INSURANCE CO. LTD.	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS,MR LALJI R MOKARIA
22773	FA/2759/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AKASH VIPULKUMAR PANCHAL ---------MINOR----------,NIKITA VIPULKUMAR PANCHAL -MINOR------,CHAMPABEN C PANCHAL,RAJENDRASINGH DEEPCHAND	NOTICE SERVED,RULE SERVED BY DS,MR TUSHAR N VYAS
22774	FA/2760/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHEELABEN ROHITKUMAR THAKKAR,DHAVAL ROHIT THAKKAR,RAJENDRASINGH DEEPCHAND,CHAMPAKLAL MANILAL PANCHAL,ORIENTAL INSURANCE CO LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS,MR HARSHIT S TOLIA,MR PARTH S TOLIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22775	FA/2761/2008	29/09/2008	DELHI TRANSPORT CORPORATION,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SHEELABEN ROHITKUMAR THAKKAR,RAJENDRASINGH DEEPCHAND,CHAMPAKLAL MANILAL PANCHAL,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS,MR HARSHIT S TOLIA,MR PARTH S TOLIA
22776	FA/2762/2008	10/08/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RUKHIBEN VALJIBHAI PATEL,PUNIBEN MAHESHKUMAR PATEL,NIRALI MAHESHKUMAR PATEL,VIRENDRAKUMAR SURESHKUMAR YADAV,JAGDISHPRASAD FAKIRCHAND @ DHEKEDAR,MUKESHBHAI RATILAL PANCHAL,NATIONAL INSURANCE COMPANY	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MA KHARADI
22777	FA/2764/2008	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	AYESHA DAVJI HUSSAIN,	
22778	FA/2765/2008	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID AHMED ISMILE LULAT,	
22779	FA/2766/2008	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	SALIM SALEJI SIDAR,	
22780	FA/2767/2008	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	RASIDBHAI GULAM MAHMMED,	
22781	FA/2768/2008	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	BAI KHATIJA MAHMMED LULAT (SINCE DEC'D THRO' HEIRS & LRS,FATMA MAHEMOOD LULAT (SISTER),GULAM MAHEMOOD LULAT(BROTHER)	
22782	FA/2769/2008	04/07/2008	EXECUTIVE ENGINEER,SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT THR' SECRETARY	GOVERNMENT PLEADER	MARIYAM GULAM HUSSAIN ISMILE MATADAR(SINCE DECD' THRO'HEIRS,MAHMAD ISMIL MATADAR,AHMAD ISMIL MATADAR	
22783	FA/2774/2008	18/06/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	DIPTIBEN MAHESHBHAI RAVJIBHAI VASAVA,JIGAR MAHESHBHAI VASAGA [MINOR THRO.],PRITAMSINH GAJJANSINGH SANGE,JASPALSINGH CHHARANJITSINGH SAINEE,HASUMATIBEN RAVJIBHAI CHHOTABHAI VASAVA	RULE SERVED,SERVED BY AFFIX. (R),MR PARTHIV B SHAH,MR.HIREN M MODI
22784	FA/2776/2008	08/07/2008	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	KHATIJABEN ISMAIL,GUJARAT FORGING PVT. LTD	,MS PARUL P VASAVADA
22785	FA/2777/2008	06/07/2017	GORDHAN VIRA HARIJAN,	MR MUKESH H RATHOD	NEW KANDLA SALT & CHEMICALS PVT. LTD.,RAYDHAN SAMA KOLI CONTRACTOR,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR KV GADHIA,MS. SHAILI A KAPADIA
22786	FA/2778/2008	08/07/2008	PASCHIM GUJARAT VIJ COMPANY LTD THROUGH EXECUTIVE ENGINEER,	MR DIPAK R DAVE	ADAMBHAI HUSSAINBHAI MOBHI,I I JETHWA	,MR HASHIM QURESHI
22787	FA/2780/2008	01/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR HASMUKH THAKKER)	DAHYABHAI LALLUBHAI PADHIAR,MADHUBEN DAHYABHAI PADHIAR,PRADIPBHAI SHIVABHAI DESAI	RULE SERVED,MR DIPEN C SHAH
22788	FA/2781/2008	14/05/2009	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	LALLO @ KANUBHAI BHAILALBHAI PARMAR,MAHENDRA JASHBHAI PARMAR	MR MTM HAKIM,MR. BK. RAJ
22789	FA/2782/2008	23/03/2011	PATDI GRAM PANCHAYAT,	MR MANAV A MEHTA	LAKSHMANBHAI K. THAKORE,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
22790	FA/2783/2008	08/07/2008	REGIONAL DIRECTOR,	MR HEMANT S SHAH	HARKANT G CHANIYARA C/O QUALITY MACHINE PRODUCTS,	MR YATIN SONI,MR NIRAJ J SHAH

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22791	FA/2785/2008	08/05/2009	MADHAVLAL RATANLAL KOSHTI,	MR VIMAL M PATEL	JAGMOHAN TARASINGH,HARSHMOHAN SIDDHNATH,JAYSING HEMAJI,AMRAJI JORIAJI DELETED AS PER THE COURT'S ORDER DT.06/10/08,RAJUBHAI SATYAPRASED KUKRETI	SERVED BY AFFIX(N),DELETED,RULE SERVED BY DS,MR CB DASTOOR
22792	FA/2792/2008	08/06/2017	RAJNIKANT DAHYALAL SHAH,ARUNABEN RAJNIKANT SHAH,KUNJAL RAJNIKANT SHAH	MR MTM HAKIM	KAMLESHBHAI GORDHANBHAI PATEL,ARVINDBHAI MULJIBHAI PATEL(DELETED)(AS PER COURT ORDER DT-07/01/15),NATIONAL INSURANCE CO. TLD.	DELETED,RULE SERVED,MR VIBHUTI NANAVATI
22793	FA/2793/2008	25/02/2015	SHAKILAKHATUN NIYAZKHAN PATHAN@ NIYAZAHMEDKHAN PATHAN,RUBINA NIYAZKHAN @ NIYAZAHMEDKHAN PATHAN,RIYAZAHEMAD NIYAZKHAN @ NIYAZAHMEDKHAN PATHAN,SANINAKHATUN NIYAZKHAN @ NIYAZAHMEDKHAN,FAKHRUNISHA SAFIRAHMADKHAN PATHAN	MR MTM HAKIM	GANESHAN P RAJU,T RAJU S/O THALAMA,NATIONAL INSURANCE CO.LTD.	DELETED,MR VIBHUTI NANAVATI
22794	FA/2794/2008	29/08/2011	GENERAL MANAGER O.N.G.C.,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,SOMABHAI MAGANDAS PATEL	GOVERNMENT PLEADER,MR AV PRAJAPATI
22795	FA/2795/2008	29/08/2011	GENERAL MANAGER [O.N.G.C.],	MR RR MARSHALL	DASHRATHBHAI BABABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
22796	FA/2796/2008	29/08/2011	GENERAL MANAGER [O.N.G.C.],	MR RR MARSHALL	ISHWARBHAI AMBARAM PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
22797	FA/2797/2008	29/08/2011	GENERAL MANAGER [O.N.G.C.],	MR RR MARSHALL	TALAJI GHEDALJI THAKOR [SINCE-DECD. THROUGH HEIRS],PARUBEN TALAJI,DIWANJI TALAJI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR AV PRAJAPATI
22798	FA/2800/2008	12/12/2013	AMBALAL SARABHAI ENTERPRISE LTD,	NANAVATI ASSOCIATES	MUKESH R SHAH PROP. OF SHRUTI SALES CORPN.,	MR HARNISH V DARJI
22799	FA/2801/2008	08/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR HASMUKH THAKKER)	GANIBHAI JUSABHAI MAMAN,HETALBEN SAMBHUBHAI JARU	RULE SERVED,RULE UNSERVED
22800	FA/2802/2008	23/10/2008	NISKULANAND OWNERS ASSOCIATIONTHRO' GOVINDBHAI M PATEL,	MR PRAKASH K JANI	UPENDRABHAI PURSHOTAMDAS PATEL,ASHOKBHAI PURSHOTAMDAS PATEL,NIRANJANBHAI PURSHOTAMDAS PATEL,RAJESHBHAI PURSHOTAMDAS PATEL,NIRMALABEN PURSHOTAMDAS PATEL DELETED AS PER COURTS ORDER	DELETED,MR NEHAL R JOSHI
22801	FA/2803/2008	23/10/2008	GUNATITANAND OWNERS ASSOCIATION THRO' GHANSHYAM I PATEL,	MR PRAKASH K JANI	UPENDRABHAI PURSHOTAMDAS PATEL,ASHOKBHAI PURSHOTAMDAS PATEL,NIRANJANBHAI PURSHOTAMDAS PATEL,RAJESHBHAI PURSHOTAMDAS PATEL,NIRMALABEN PURSHOTAMDAS PATEL DELETED AS PER COURTS ORDER	DELETED,MR NEHAL R JOSHI
22802	FA/2808/2008	02/09/2015	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	MS JIRGA D JHAVERI	JAYSHREE R PATEL,	MR MN MEHTA
22803	FA/2810/2008	02/09/2008	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	GNANTIDEVI WD/O RAMUBHAI B RAJBHAR,BHAGWANBHAI GOVINDBHAI RAJBHAR,JALESRADEVI B RAJBHAR,MINOR AMARNATH RAMUBHAI RAJBHAR,DEVYANI TEXCHEM PVT LTD	MR ARVIND K THAKUR,MR.HIREN M MODI
22804	FA/2817/2008	11/09/2008	NAYNABEN RAMANBHAI OAD,MINOR BHAVESHKUMAR RAMANBHAI OAD,MINOR PAYALBEN RAMANBHAI OAD,FULCHANDBHAI GASIRAM OAD,GEETABEN FULCHANDBHAI OAD,PRAVINBHAI FULCHANDBHAI OAD,SUSHILABEN FULCHANDBHAI OAD,USHABEN FULCHANDBHAI OAD,PARULBEN FULCHANDBHAI OAD	MR JV JAPEE	BABUBHAI RAMJIBHAI THORI,MAHENDRASINH SHIVSINH KUMPAVAT,ORIENTAL INSURANCE CO. LTD.,MANDRUPBHAI HAKAMBHAI OAD,DARSINHBHAI HAKAMBHAI OAD,NEW INDIA INSURANCE CO. LTD.	,MR SHASHIKANT S GADE,MR NISHITH P THAKKAR
22805	FA/2818/2008	16/07/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHANDUBHAI RAVJIBHAI ISHNAVA (VAGHARI),CHATURBHAI KISHABHAI VAGHARI (TALPADA),SARDARKHAN ALLAUDINKHAN PATHAN	

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22806	FA/2819/2008	12/09/2011	DAHOD DISTRICT PANCHAYAT,	MR HS MUNSHAW	GALKUBEN BHURABHAI MEDA,RUPALIBEN BHURABHAI MEDA,SHAKNABHAI BHURABHAI MEDA,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR VIJAY N RAVAL
22807	FA/2820/2008	12/09/2011	DAHOD DISTRICT PANCHAYAT,	MR HS MUNSHAW	KALIYABHAI MALKABHAI MEDA,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR VIJAY N RAVAL
22808	FA/2821/2008	12/09/2011	DAHOD DISTRICT PANCHAYAT,	MR HS MUNSHAW	BABUBHAI BIJIYABHAI MEDA,TITUBHAI JAVSINGH SINCE DEIED HIS LEGAL HEIRS,MRS.KAMLIBEN W/O LATE MR. TITUBHAI JAVSINGH,NAGINBHAI TITUBHAI,SANJUBHAI TITUBHAI,HASURBHAI TITUBHAI,SURTABEN TITUBHAI,MS.JAMBUBEN TITUBHAI,MS.LIMBUBEN TITUBHAI,KALIYABHAI JAVSING,GORDHANBHAI JAVSING,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED BY DS,MR VIJAY N RAVAL
22809	FA/2822/2008	28/08/2008	SHARDABEN SHAMBHURAM DEVMURARI,	MR.HIREN M MODI	MOHANBHAI KESHAVDAS KELAIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR HASMUKH THAKKER)
22810	FA/2823/2008	18/03/2015	SHAILESHKUMAR BHAILALBHAI SHAH,MINOR ANIL SHAILESHKUMAR SHAH,NIMISH NAVINBHAI SHAH,MINOR MISHALI NAVINBHAI SHAH	MR MTM HAKIM	JITENDRAKUMAR VASANTBHAI JADHAV,CHANDRESH HASMUKHLAL SHAH,NEW INDIA INSAURANCE CO.LTD.,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT,MS LILU K BHAYA
22811	FA/2824/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	MAGANBHAI POSALIABHAI KOITVALIA SINCE DECD. THROUGH HEIRS,JIVLIBEN MAGANBHAI KOTVALIA,LIMBUBEN MAGANBHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	,RULE SERVED,MR.HIREN M MODI
22812	FA/2825/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	NAGINBHAI SIKABHAI KOTVALIA L.R OF SIKABHAI D KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	RULE SERVED,MR.HIREN M MODI
22813	FA/2826/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	KIKAKBHAI POSALYABHAI KOTVALIA,GURIYABHAI KIKABHAI KOTVALIA,GOMABHAI KIKABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	,RULE SERVED,MR.HIREN M MODI
22814	FA/2827/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	JETHIBEN VELJIBHAI KOTVALIA L.R.OF VELJIBHAI C KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	RULE SERVED,MR.HIREN M MODI
22815	FA/2828/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BANDLIBEN VERIYABHAI @VIHARIYABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	RULE SERVED
22816	FA/2829/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	THAGABHAI NURABHAI KOTVALIA SINCE DECD. THROUGH HEIRS,KIKLIBEN THAGABHAI KOTVALIA,SIVABHAI THAGABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	,RULE SERVED,MR.HIREN M MODI
22817	FA/2830/2008	24/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	GOMANBHAI BHOLABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	RULE SERVED,MR.HIREN M MODI
22818	FA/2831/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SAMABHAI BHIKHABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22819	FA/2832/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SHIVABHAI THAGABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22820	FA/2833/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SUKABHAI KUTHIYABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	

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22821	FA/2834/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SURESHBHAI DEVJIBHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22822	FA/2835/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	NATUBHAI VELJIBHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22823	FA/2836/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KANBABHAI SONABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22824	FA/2837/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	AATIYABHAI UMRIYABHAI KOTVALIA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22825	FA/2838/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SINGABHAI KHATRIYABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22826	FA/2839/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	VECHIYABHAI MANIYABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22827	FA/2840/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	POSLIYABHAI UKDIYABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22828	FA/2841/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	DATTUBHAI LALBHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22829	FA/2842/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	VELJIBHAI KHAPRIYABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22830	FA/2843/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	REVJIBHAI JETHIYABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22831	FA/2844/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MOVLIYABHAI BHIMSINGBHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22832	FA/2845/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	CHEMABHAI NEHADBHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22833	FA/2846/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAJUBHAI CHEMABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22834	FA/2847/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	DIVANJIBHAI AFINIYABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22835	FA/2848/2008	02/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SUMANBHAI GANABHAI KOTVALIYA,DILIPBHAI HARCHAND KHANDE,DEPUTY CONSERVATOR OF FOREST	
22836	FA/2849/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBA CO-OP. HOUSING SOCIETY,	RULE SERVED
22837	FA/2850/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBA CO.OP. HOUSING SOCIETY,	RULE SERVED
22838	FA/2851/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRIRANG CO.OP. HOUSING SOCIETY,	RULE UNSERVED
22839	FA/2852/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUGAJI BECHARJI THAKORE,	NOTICE SERVED
22840	FA/2853/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURYAKANT HIRALAL,	UNSERVED EXPIRED (N)
22841	FA/2854/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI SOMABHAI (SINCE DECD' THRO'HEIRS & LRS),HEIRS OF NATVARBHAI MAFATBHAI PATEL (SINCE DECD' THRO'HEIRS,HANSABEN MAFATBHAI PATEL,KANTIBHAI MAFATBHAI PATEL,PANKAJBHAI NATVARBHAI PATEL,MADHUBEN NATVARBHAI PATEL	,RULE SERVED
22842	FA/2855/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM PRANJIBHAI PATEL,	RULE UNSERVED
22843	FA/2856/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDAJI CHHAGAJI THAKORE,	RULE SERVED
22844	FA/2857/2008	10/12/2010	ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI VITHALDAS,	UNSERVED EXPIRED (R)

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22845	FA/2858/2008	03/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	HEMENDRABHAI PRAJBHAI HIRPARA,CHHAGANBHAI BHIMABHAI SHIYAL,PRAVINBHAI KADVABHAI SOJITRA,RAMESHBHAI P KHOKHARIYA	
22846	FA/2860/2008	14/12/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	PRAVINBHAI SONJIBHAI PATEL,ALPESHKUMAR PRAVINBHAI PATEL,RAJUBHAI DHIRUBHAI PATEL,HIRAMANBHAI BHIVSEN SAUDANI	RULE SERVED,MR TEJAS M BAROT
22847	FA/2861/2008	01/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ASHOKBHAI CHHANIYABHAI PATEL,RUSHIBEN ASHOKBHAI PATEL,RAJUBHAI DHIRUBHAI PATEL,HIRAMANBHAI BHIVSEN SAUDANI	RULE SERVED,MR TEJAS M BAROT
22848	FA/2862/2008	13/08/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	HITESHKUMAR KESHAVLAL PANCHAL,YUNUSBHAI AHMEDBHAI MANSURI,FAKIRMAHAMMAD NATHABHAI MANSURI,ISMAILBHAI ALIMAHAMMAD BHALA,G S R T C	RULE SERVED,MRS VASAVDATTA BHATT,MR R.K.MANSURI
22849	FA/2863/2008	12/09/2008	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD THROUGH,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALLABHBHAI THANBHAI @ CHHANABHAI DABHI,SAVITABEN HIMATBHAI JAMOD	RULE SERVED,MR RAJESH O GIDIYA
22850	FA/2865/2008	13/08/2008	MUNAF HABIBBHAI KAZI,RANJANBEN GHANSHYAMBHAI PATEL	MR.HIREN M MODI	CHARANBHAI RAMSINGHBHAI RATHWA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,(MR PARESH M DARJI)
22851	FA/2866/2008	10/07/2013	BRIJMOHAN GOVERDHANLAL DUGGAL,VIJAY THAPER HEIRS AND LEGAL REPRESENTATIVE,SEEMA THAPER,ASHISH THAPER,VARINDA THAPER,SHEFALI KAPOOR	DECEASED LITIGANT,MS AMRITA M THAKORE	R N DUGGAL,DINESH R DUGGAL,MAMTA DINESH DUGGAL,TIRATHRAM DUGGAL	RULE UNSERVED,MR HARSHADRAY A DAVE,MR HARDIK A DAVE
22852	FA/2867/2008	23/12/2010	DY.GENERAL MANAGER (L&A),	MS KJ BRAHMBHATT	PATEL GIJUBHAI MOTIRAM,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR RAKESH R PATEL
22853	FA/2868/2008	27/04/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH DHARMENDRASINH RANA,	MR YN RAVANI
22854	FA/2869/2008	27/04/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJANABEN SANJAYBHAI PATEL,	RULE NOT RECD BACK
22855	FA/2870/2008	27/04/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI BHAILALBHAI SINCE DECD. THROUGH HEIRS,JYOTSNABEN ASHOKBHAI,NIMISHABEN ASHOKBHAI,AMITKUMAR ASHOKBHAI,DIPIKABEN ASHOKBHAI	,RULE NOT RECD BACK
22856	FA/2871/2008	12/12/2020	ALKABEN WD/O. BIPINBHAI NARANJI SONI,REMAL BIPINBHAI SONI,AMIRA BIPINBHAI SONI,HEMLATABEN NARANJI SONI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	VISHNU KISHANCHAND SAMNANI,SINDHU RESETTLEMENT CORPORATION LTD.,GANDHIDHAM SERVICE TRUST,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
22857	FA/2872/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	KALABEN KANUBHAI BHATT,	MR SUBRAMANIAM IYER
22858	FA/2873/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	SHARDABEN ARVINDBHAI BAROT,	MR SUBRAMANIAM IYER
22859	FA/2874/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	SAKRIBEN BHIKHABHAI SOLANKI,	MR SUBRAMANIAM IYER
22860	FA/2875/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	SITAPATIBEN MEYKU RAMRAJ YADAV,	
22861	FA/2876/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	KAMLABEN MANILAL WAGHELA,	MR SUBRAMANIAM IYER
22862	FA/2877/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	SONABEN BABUBHAI PATANWADIA,	MR SUBRAMANIAM IYER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22863	FA/2878/2008	08/07/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	LALITABEN DALPATBHAI PARMAR,	
22864	FA/2879/2008	06/02/2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	MAMTABEN DILIPBHAI RAJPUT,DILIPBHAI AMBALAL @ BHIKHABHAI,MANOJBHAI SHASHIKANT VALMIK	RULE SERVED,SERVED BY AFFIX. (R),MR AMIT C NANAVATI
22865	FA/2880/2008	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	HEMLATTABEN JAYANANDBHAI PATEL,MANISH JAYANANDBHAI (BHATT) PATEL,KETAN JAYANANDBHAI (BHATT) PATEL,HIREN ARVINDBHAI BHADRA,KARSHANBHAI KHUSHALBHAI PARMAR SINCE DECD. THROUGH HEIR	RULE SERVED,MR KASHYAP R JOSHI
22866	FA/2881/2008	01/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	GYANKAUR RAMSINGH SHIKH (KHALSA),SUKHCHANSINGH RAMSINGH SHIKH (KHALSA),KULVIRSINGH PARAMJITSINGH PURAYAL	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
22867	FA/2882/2008	14/02/2019	BHAVNABEN RAJIVKUMAR SHAH,NEMIL RAJIVKUMAR SHAH MINOR,CHANDRAKANT MANILAL SHAH	MR.HIREN M MODI	RATIRAM RAMESHWARLAL PANDIT,MAHENDRASINH ATMASINH SHIKH,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE UNSERVED, (MR MAULIK J SHELAT)
22868	FA/2883/2008	23/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SANJAYBHAI TAPUBHAI DERVALIA SINCE DECD. THROUGH HEIRS,SHOBHABEN SANJAYBHAI TAPUBHAI DERVALIA,RINKAL SANJAYBHAI DEVALIA MINOR,KOMAL SANJAYBHAI DERVALIA MINOR,TAPUBHAI GHUSABHAI DERVALIA,HIRABHAI POPATBHAI MER,ARJANBHAI GOKULBHAI MER	,RULE SERVED,(MR HEMANG R RAWAL),MR RAJESH O GIDIYA
22869	FA/2884/2008	08/08/2013	DHARMESH @ DHARMENDRA PARSOTTAMDAS PARMAR,	MR.HIREN M MODI	MALUKSINH GURMEJSINH,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX. (R),MR SUNIL B PARIKH
22870	FA/2886/2008	04/09/2008	BHAVESHBHAI NARESHCHANDRA AMIN,	MS TRUSHA K PATEL	SHIVAJI DEHARAJI THROUGH HEIRS,KHODAJI SHIVAJI THAKOR,BACHUJI SHIVAJI THAKOR THROUGH HEIRS,DAHIBEN @ JAGUBEN SHIVAJI DEHARAJI THROUGH HEIRS,MANAJI SHIVAJI THAKOR THROUGH HEIRS,PRAHALADJI MANAJI SHIVAJI THAKOR,ARJANBHAI MANAJI SHIVAJI THAKOR,NIMABEN BABUBHAI ISHWARDAS PATEL,MANUBHAI VADILAL PATEL,BECHARDAS AMBALAL PATEL,GOVINDBHAI BECHARDAS PATEL,DAHYABHAI JIVIDAS PATEL,ISHWARBHAI MANILAL PATEL,NANDUBHAI BHAKTIBHAI PATEL,ANILKUMAR KANAIYALAL PATEL,KANAIYALAL @ KANUBHAI TRIKAMDAS PATEL,MOHANBHAI RAMDAS PATEL,JAY AMBE ESTATE PVT LTD THROUGH DINESH GUPTA,SUKIRTIPARK CO-OPERATIVE HOUSING SOCIETY LTD THROUGH,LAXMIBEN JADIBEN MANGALBHAI THAKOR	,(MR A J PATEL)
22871	FA/2887/2008	23/02/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	NITINBHAI BHUPATBHAI BAMBHANIYA SINCE DECD. THROUGH HEIRS,BHUPATBHAI NARANBHAI BAMBHANIYA,NILESH BHUPATBHAI,BHAVESH BHUPATBHAI,BHADRESH BHUPATBHAI,BALABHAI BHIMABHAI BARAIYA,DHIRUBHAI BACHUBHAI BAMBHANIYA,ORIENTAL INSURANCE CO LTD	,RULE SERVED,MR TULSHI R SAVANI,MR C B UPADHYAYA
22872	FA/2888/2008	10/04/2015	KALPESH ARVINDBHAI PATEL,	MR SK PATEL	SUMEN FIRM THROUGH PARTNERS,NARROTTAM VAGHELA,PARESH NARROTTAM VAGHELA,RAJESH NARROTTAM VAGHELA,BARODA CITY CO.OP. BANK LTD THROUGH MANAGER,SUB- REGISTRAR	GOVERNMENT PLEADER,MR SP MAJMUDAR,MR HARSHADRAY A DAVE,MR HARDIK A DAVE,MR P P MAJMUDAR

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22873	FA/2889/2008	24/02/2016	PRERAK BHAVANISHANKAR JOSHI,	MR.HIREN M MODI	REMESHBHAI UDESINH PARMAR,VITHALBHAI RAMDAS PATEL,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
22874	FA/2890/2008	10/03/2015	HIRALBEN W/D OF RAJIVBHAI PRABODHCHANDR,MINOR TULABEN RAJIVBHAI NAYAK LEGAL GUARDIAN &MOTHER APP. 1,KAUSHIKABEN PRABODHCHANDRA NAYAK,PRABODHCHANDRA HARIPRASAD NAYAK	,MR YN RAVANI	ARYAN FORWARDING CORPORATION,DEEP ENTERPRISE,ORIENTAL INSURANCE CO. LTD.,UNITED INDIA INSURANCE CO.LTD.	DELETED,SERVED BY AFFIX. (R),MS HINA DESAI,(MR MAULIK J SHELAT)
22875	FA/2891/2008	13/01/2012	G S R T C LTD THRO' DIV. CONTROLLER,DEPUTY EXECUTIVE ENGINEER	MS SEJAL K MANDAVIA	BABUBHAI KASTURBHAI MISTRI,	MR AS ASTHAVADI
22876	FA/2892/2008	19/11/2019	UNITED INDIA INSURANCE CO. LTD.,	MR VC THOMAS	SAVALIBEN SOMLABHAI MOHANIYA BHIL,MINOR SAGIBEN SOMLABHAI,MINOR SITABEN SOMLABHAI MOHANIYA BHIL,NAGRUBHAI SAVJIBHAI MOHANIYA BHIL,ZAWARIBEN NAGRUBHAI MOHANIYA BHIL,JASWANTSINH KALUSINH RAHTOD,MAVJIBHAI PREMABHAI KUMBHAR	,RULE NOT RECD BACK,MR JM BAROT
22877	FA/2893/2008	08/07/2008	RUKHSANABIBI RASHIDBHAI MALEK,HUSENABIBI AHMEDBHAI MALEK,RESHMABIBI RASHIDBHAI MALEK MINOR,KARISHMA RASHIDBHAI MALEK THROUGH,RIZAWANBIBI AHMEDBHAI MALEK	MR.HIREN M MODI	JAFARKHAN BANEKHAN PATHAN,NEKAJJI CHANDUJI THAKOR,UNITED INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
22878	FA/2894/2008	17/08/2012	PUNJAB NATIONAL BANK ASSET RECOVERY MANAGEMENT,	MR KM PARIKH	HAPPY EXHIBITORS THROUGH HASMUKH VISANJI GOR,GHANSHYAM VISANJI GOR PARTNER OF M/S HAPPY EXHIBITOR,CHANDRAKANT VISANJI GOR PARTNER OF M/S HAPPY EXHIBITOR,SHAKTI ENTERPRISE,RECOVERY OFFICER,M/S SAJAVAT CONSULTANTS (BOMBAY) PVT LTD	RULE NOT RECD BACK,RULE SERVED,MR JAYESH A DAVE,MR MEHUL S SHAH,(MR SURESHM SHAH)
22879	FA/2895/2008	17/08/2012	SAJAWAT CONSULTANTS (BOMBAY) PVT LTD THROUGH,	MR PRAKASH K JANI	HAPPY EXHIBITORS MR. HASMUKH V. GAUR PARTNER,PUNJAB NATIONAL BANK THROUGH ASSETS RECOVERY,GHANSHYAM VISNAJI GAUR,CHANDRAKANT VISNAJI GAUR,M/S SHAKTI ENTERPRISE,RECOVERY OFFICER	RULE SERVED,MR JAYESH A DAVE,MR KM PARIKH,MR MEHUL S SHAH,(MR SURESHM SHAH)
22880	FA/2896/2008	16/07/2008	YUSUFBHAI HAJIBHAI,HAJIBHAI OSMANBHAI HINGORA,HAVABEN HAJIBHAI HINGORA,ROSHANBEN HAJIBHAUI HINGORA	MR HARSHAD K PATEL	ABBASBHAI SIDIBHAI SAKARI,THE UNITED INDIA INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
22881	FA/2900/2008	02/12/2010	NEW INDIA ASSURANCE COMPANY LIMTED,	MR SHALIN N MEHTA	MAYABEN JAMIYATMAL,KAVITA JAMIYATMAL MINOR,KANTA JAMIYATMAL MINOR,JYOTI JAMIYATMAL MINOR,SUPER ENTERPRISE C.O BHAGATSING SUCHARIA	RULE SERVED,MR AMAR D MITHANI
22882	FA/2901/2008	01/04/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	MULJI LADHABHAI HADIA (SORATHIA),VERSHI RANA BAROT DELETED,VAGHJI SHAMJI VARSANI,ORIENTAL INSURANCE CO. LTD.,TUSHAR SHANKERLAL THACKER,MAHESH & CO.	,RULE SERVED,RULE UNSERVED,(MR SURESHM SHAH),(MR MAULIK J SHELAT),MR RITURAJ M MEENA
22883	FA/2902/2008	01/04/2015	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	SHRI MULJI LADHABHAI HADIA (SORATHIYA),VERSHI RANA BAROT,VAGJI SHAMJI VARSANI,THE ORIENTAL INSURANCE COMPANYLIMITED,TUSHAR SHANKERLAL THACKER C/O MAHESH & CO.,M/S.MAHESH & CO.,SMT. PALLAVIBEN HARSUKHBHAI SORATHIYA,VELIBEN LADHABHAI SORATHIYA,SHIVAJIBHAI LADHABHAI SORATHIYA,NEW INDIA ASSURANCE CO. LTD.,MINOR DINESH HARSUKHBHAI SORATHIYA	,DELETED,(MR SURESHM SHAH),(MR MAULIK J SHELAT)
22884	FA/2903/2008	10/07/2008	FIROZKHA IBRAHIMKHA KURESHI,	MR AS ASTHAVADI	DAUOODBHAI ISHULKHA KURESHI,ISHMAILBHAI FAKIRBHAI MOHMAD,UNITED INSURANCE CO. LTD.	
22885	FA/2904/2008	10/07/2008	RATILALBHAI GORDHANBHAI PADHIYAR,	MR AS ASTHAVADI	BUDHISAGAR HASHABHAI PATEL,ORIENTAL INSURANCE CO. LTD.	

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22886	FA/2905/2008	08/12/2011	DIVISIONAL CONTROLLER,	MS AVANI S MEHTA	HEIRS OF DECD. GANESHPURI KALUPURI GOSAI,ANSUYABEN GANESHPURI GOSAI,VIPUL GANESHPURI GOSAI	,RULE SERVED,(MR KISHOR M PAUL)
22887	FA/2911/2008	11/07/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	HASMUKHBHAI DHIRUBHAI PATEL,MAFATLAL GOKALDAS PATEL	
22888	FA/2913/2008	10/07/2008	KIRAN GOVINDBHAI PADHIYAR,	MR BHARAT JANI	SHAILESHBHAI AMBALAL PATEL,UNITED INDIA ASSURANCE CO.LTD.	NOTICE SERVED,NOTICE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
22889	FA/2914/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURIBEN WD/O ALI MUSA ABRAHAM,	RULE NOT RECD BACK
22890	FA/2915/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKROBHAI NAROTTAM,	MR YN RAVANI
22891	FA/2916/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMIAL IBRAHIM,	MR YN RAVANI
22892	FA/2917/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISE VALI ABRAHAM,	MR YN RAVANI
22893	FA/2918/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI BABUBHAI,	MR YN RAVANI
22894	FA/2919/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHEMAD MOHMMAD ADAM,	MR YN RAVANI
22895	FA/2920/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD UMARJI ISHAP,	MR YN RAVANI
22896	FA/2921/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DAUD ALI MUSA,ZULEKHA DAUD,M D PATEL,HINIG DAUD,ILIYAS DAUD,MUMTAZBANU DAUD	,MR YN RAVANI
22897	FA/2922/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI UMAR,	MR YN RAVANI
22898	FA/2923/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHAMMAD MUSE,	RULE NOT RECD BACK
22899	FA/2924/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI IBRAHIM VALI,	RULE NOT RECD BACK
22900	FA/2925/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ADAM VALI,	MR YN RAVANI
22901	FA/2926/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. ZAVERBHAI MATHURBHAI,RAMUBHIA ZAVERBHAI PATEL,GOPALBHAI ZAVERBHAI PATEL	,MR YN RAVANI
22902	FA/2927/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI MELABHAI,	MR YN RAVANI
22903	FA/2928/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHCHANDRA JESANGBHAI,	MR YN RAVANI
22904	FA/2929/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHIA BECHARBHAI ADMN.OFTEMPLE OF THAKORJI NARSINH,	MR YN RAVANI
22905	FA/2930/2008	22/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHIA VITTHALBHAI,	RULE NOT RECD BACK
22906	FA/2931/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABHAI KEVARBHAI,	RULE SERVED
22907	FA/2932/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALIDAS JETHABHAI,PATEL SHANKERBHAI JETHABHAI,PATEL ISHWARBHAI JETHABHAI	RULE SERVED
22908	FA/2933/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI BABABHAI,	RULE SERVED
22909	FA/2934/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI NATHTHUBHAI,	RULE SERVED

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22910	FA/2935/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHILVABHAI PUNJABHAI,	MR JV JAPEE
22911	FA/2936/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PUNJABHAI HARIBHAI,	RULE SERVED
22912	FA/2937/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANEKLAL DALJIBHAI,	RULE SERVED
22913	FA/2938/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOR MURSHANKER KANTILAL,	RULE SERVED
22914	FA/2939/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PASHABHAI KANABHAI,	RULE SERVED
22915	FA/2940/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI KARSHANBHAI,	RULE SERVED
22916	FA/2941/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIBHAI DEVABHAI,	RULE SERVED
22917	FA/2942/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI DALABHAI KODARBHAI,BHAMBHI KANABHAI VASTABHAI,BHAMBHI DAHYABHAI RAMABHAI	RULE SERVED,RULE UNSERVED
22918	FA/2943/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GOVABHAI VITTHALBHAI,RABARI MAHADEVBHAI VITTHALBHAI,RABARI JIVATBEN VITTHALBHAI,RABARI RAMJIBHAI VITTHALBHAI,RABARI SAKARBEN VITTHALBHAI	RULE SERVED
22919	FA/2944/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI SOMABHAI DEVABHAI,	RULE SERVED
22920	FA/2945/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN NATHAJI MOHANJI,CHAUHAN BADARJI MOHANJI,CHAUHAN GAMIRJI MOHANJI	RULE SERVED
22921	FA/2946/2008	09/03/2017	MADHYA GUJARAT VIJ COMPANY LTD,MADHYA GUJARAT VIJ COMPANY LTD THROUGH DEPUTY ENGINEER(O AND M),MADHYA GUJARAT VIJ COMPANY LTD THROUGH EXECUTIVE ENGINEER	MR JAYANT P BHATT	DECEASED JOTIYABHAI PUNIYABHAI DAMOR,BHURIBEN JOTIYABHAI DAMOR,NANDABEN @ RESHAMBEN BHARATBHAI JOTIYABHAI DAMOR	MR JA ADESHRA,MR UM SHASTRI
22922	FA/2947/2008	08/09/2009	G.S.R.T.C.,	MRS VASAVDATTA BHATT	MUNNABHAI LAXMANBHAI KANSKIWAL,MANIBEN MUNNABHAI KANSKIWALA,KARAS @ KARSAN MUNNABHAI KANSKIWALAL,DIPAK MUNNABHAI KANSKIWALA,LALO @ BABABHAI MUNNABHAI KANSKIWALA	,MR.HIREN M MODI
22923	FA/2948/2008	05/08/2008	SANJAYBHAI VINODBHAI PANDYA,	MR JOY MATHEW	KHEVANA SANJAYBHAI PANDYA,	MR NIRAV C THAKKAR
22924	FA/2949/2008	14/07/2008	NATIONAL INSURANCE CO LTD,	MR NAGESH C SOOD	VINAYSINH ISHWARSINH ZALA,KANTUBHA LAXMANSINH ZALA	
22925	FA/2953/2008	15/12/2011	BANASKANTHA JILLA DUDH UTPADAK SANGH LTD,	MR DC DAVE	SHANTABEN WAGHJIBHAI KURSIBHAIDESAI,CHAMPABEN WAHJIBHAI KURSIBHAI DESAI,LALIBEN WAHJIBHAI KURSIBHAI DESAI,RAJUBHAI WAHJIBHAI KURSIBHAI DESAI,BHAGWATIBEN WAHJIBHAI KURSIBHAI DESAI,PARESHKUMAR WAHJIBHAI KURSIBHAI DESAI	MR SS TRIVEDI
22926	FA/2984/2008	11/08/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	VINODBHAI PITAMBARBHAI CHAVDA,GOVINDBHAI GOPALBHAI SANKALIA	RULE SERVED,MR RAJESH O GIDIYA
22927	FA/2988/2008	29/09/2008	GENERAL MANAGER, OIL AND NATURAL GAS CORPORATION LTD.,	MR RR MARSHALL	JOITARAM KUBERDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
22928	FA/2990/2008	19/12/2011	UNITED INDIA INSURNACE CO. LTD,	MS AVANI S MEHTA	MEGHIBAI LAKHA,LAKHIBAI LAKHA,RANA LAKHA,RAMIBAI LAKHA,KARNA LAKHA,HASUBAI VEKABAI,PALIBAI VEKA,RAMIBAI VEKA,JIVABHAI HIRABHAI ACHAR	RULE SERVED,RULE UNSERVED
22929	FA/2991/2008	07/03/2012	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	HITESHBHAI SUKHABHAI-SINCE DECD. THRO' PARVATIBEN SUKHABHAI,SUNILBHAI SUKHABHAI RATHOD OWNER OF KAWASAKI MOTOR CYCLE	NOTICE SERVED,MR BHARAT JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
22930	FA/2992/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RAMANBHAI GORDHANBHAI,PATEL CHABBILDAS SHANKERDAS,PATEL HIMMATHLAL CHHOTALAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
22931	FA/2993/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BALDEVBHAI ATMARAM,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
22932	FA/2994/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL ARUNBHAI AMBALAL,PATEL JAGDISHBHAI AMBALAL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
22933	FA/2995/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SHANKERBHAI HIRABHAI,PATEL JIVIBEN WD/O PATEL NARANBHAI HIRABHAI,PATEL BABUBHAI NARANBHAI,PATEL BALDEVBHAI NARANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
22934	FA/2997/2008	28/01/2009	HASMUKHBHAI KANTILAL PATEL,	MR JIGAR M PATEL	MANJULABEN KANTILAL PATEL,NIRANJAN (NEETA) BHARATKUMAR PATEL	MR JA ADESHRA
22935	FA/2998/2008	28/01/2009	HASMUKHBHAI KANTILAL PATEL,	MR JIGAR M PATEL	NEETABEN BHARATKUMAR PATEL,MANJULABEN KANTILAL PATEL	NOTICE SERVED
22936	FA/2999/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHAYAM RAM RAHELDAS,	
22937	FA/3000/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAGANBHAI M PATEL,	
22938	FA/3001/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	GHANSHYAM D PATEL,	
22939	FA/3002/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF CHHAGANBHAI SHANKAR VALLABHBHAI NAGJIBHAI,	
22940	FA/3003/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF JAYANTIBHAI R PATEL,RAMILABEN WD/O JAYANTIBHAI,GIRISHBHAI J PATEL,SMITABEN J PATEL	
22941	FA/3004/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI MOTIBHAI,	
22942	FA/3005/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	GHANSHAYAM A PATEL,	
22943	FA/3006/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF JIVABHAI PATEL KAMLABEN WD/O JIVABHAI PATEL,	
22944	FA/3007/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAVNEETBHAI F PATEL,	
22945	FA/3008/2008	12/01/2009	EXECUTIVE ENGINEER,SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISAPBHAI KABHAIBHAI,	
22946	FA/3009/2008	09/07/2008	PASCHIM GUJARAT VIJ CO. LTD.,PASCHIM GUJARAT VIJ CO. LTD.,PASCHIM GUJARAT VIJ CO. LTD.	(MR MD RANA)	MANIBEN TULSIDAS,RAMESHKUMAR BALUBHAI PATEL	MR PJ KANABAR,MR SHAILESH C SHARMA,MS ADITI P KANABAR
22947	FA/3010/2008	28/08/2008	VINODBHAI JIVABHAI AMIN,VISHAL RAMANBHAI AMIN,PIYUSH A SHAH	MR HR PRAJAPATI	JIBABEN DAMODARBHAI BRAHMBHATT,NIRMALABEN DAMODARBHAI BRAHMBHATT,MAHENDRABHAI DAMODARBHAI BRAHMBHATT,SUSHILABEN DAMODARBHAI BRAHMBHATT,VINUBHAI KHUSHALBHAI SHAH,MAHENDRABHAI MANGALDAS SHAH,ANANDIBEN JITENDRABHAI SHAH,REGISTRAR,OFFICE OF CITY SURVEY SUPERINTENDENT,TALATI-CUM-MANTRI	,DS AFF.NOT FILED (N),MR RS SANJANWALA
22948	FA/3019/2008	04/08/2008	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	BABUBHAI MANGALBHAI SOLANKI,SPECIAL LAND ACQ. OFFICER ONGC LTD.	GOVERNMENT PLEADER,RULE SERVED BY DS

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22949	FA/3020/2008	04/08/2008	GENERAL PROJECT MANAGER, O N G C LTD.,	MR AJAY R MEHTA	VINUBHAI KHODABHAI,MILJIBHAI PUNABHAI THROUGH HIS HEIRS,DAHYABHAI MULJIBHAI,BALUBEN MULJIBHAI,AMBALAL PUNABHAI,NARANBHAI PUNABHAI,MANSINGBHAI ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED BY DS
22950	FA/3021/2008	26/09/2008	JIGNA ANUKUMAR PATHAK W/O SANJIV BHAGVATPRASAD,	MR HM PARIKH	SANJIVKUMAR BHAGVATPRASAD INAMDAR (TRIVEDI),	(MR TS NANAVATI)
22951	FA/3022/2008	29/07/2008	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	RENOWN CASTING COMPANY,	
22952	FA/3023/2008	10/10/2008	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	"NOBAT",	MR PS GOGIA
22953	FA/3024/2008	10/02/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	ARVIND MILLS LTD,	MR KM PATEL,MR.VARUN K.PATEL
22954	FA/3025/2008	29/08/2008	UNITED INDIA INSURANCE COMPANY LTD THROUGH IT'S AUTHORISE,	(MR MAULIK J SHELAT)	BHUPENDRABHAI MANSHUKHLAL TANNA,MALABHAI KHIMABHAI KARADIYA,ARJANBHAI RANDHIRBHAI MORI	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR CHETAN P PANDYA,(MR PRANAV M RAVAL)
22955	FA/3026/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL HASMUKHBHAI VAHIVAT KARTA OF PATEL AMBALAL NARSINH,SPECIAL LAQ OFFICER	
22956	FA/3027/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	POONAJI SOMAJI,BECHARJI SOMAJI,SHARDABEN SOMAJI,SPECIAL LAQ OFFICER	
22957	FA/3028/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	MADHUBEN SHAKRAJI,MAFAJI MAGANJI DIED THRO' HEIRS,HIRABEN MAFAJI THAKOR,THAKOR ARJANJI MAFAJI,BHIKHIBEN VIHAJI THAKORE,TAHKHUBEN JENAJI,SPECIAL LAQ OFFICER	
22958	FA/3029/2008	04/08/2008	GENERAL MANAGER,	MR AJAY R MEHTA	GABHAJI LALAJI HEIRS OF DECD. LALAJI JIJAJI THAKOR,SPECIAL LAQ OFFICER	
22959	FA/3030/2008	28/07/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAYMAL MANGAL (SINCE DECD' THRO' HEIRS & LRS),SURAJBEN JAYMALBHAI (WIFE),ARVINDBHAI JAYMALBHAI (SON),NATUBHAI JAYMALBHAI (SON),MANJULABEN DILIPBHAI(DAUGHTER),RAMILABEN BHARATBHAI(DAUGHTER),MINABEN SURESHBHAI (DAUGHTER),JAYABEN NARESHBHAI(DAUGHTER),EXECUTIVE ENGINEER	
22960	FA/3031/2008	17/02/2012	NATIONAL INSURANCE COMPANY LTD,	MS MEGHA JANI	RAMESH HASAM KOLI,HAWABAI RAMESH KOLI,HASAM BIJAL KOLI,BHACHIBEN HASAM KOLI,USMANBHAI IBRAHIMBHAI VOHRA,G S R T C	RULE SERVED
22961	FA/3032/2008	10/04/2017	NATIONAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	BARAD PRATAPJI SHIVAJI,PARMAR GOVINDBHAI SHAKRABHAI,MAHENDRAGIRI DHANGIRI GOSWAMI	MR JIGAR G GADHAVI,MR TANMAY B KARIA,MR. JAYNEEL S PARIKH
22962	FA/3035/2008	11/09/2008	ORIENTAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	LALSINH FATEHSINH RAJPUT,BHAVRIBEN LALSINH RAJPUT,LAXMANBHAI LALSINH (MINOR),KISHORSINH LALSINH (MINOR),MANISHBHAI GOVINDBHAI PATEL,SUREKHABEN K PATEL	,MR DK DESAI
22963	FA/3037/2008	14/06/2011	G.S.R.T.C.,	MR HARDIK C RAWAL	SHANTABEN ABHERAJBHAI CHAUDHRI,SONALBEN ABHERAJBHAI CHAUDHARI,PINKI ABHERAJBHAI CHAUDHRI,BHARGAV ABERAJBHAI CHAUDHRI,MAHESHKUMAR ABERAJBHAI CHAUDHRI,BABABHAI CHAUDHRI,ARVINDBHAI JOITARAM PATEL	DELETED,RULE SERVED,MR DK DESAI

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22964	FA/3038/2008	16/01/2009	UNITED INDIA INSURANCE CO.LTD,	MS AVANI S MEHTA	NILABEN ALIAS NIRUBEN KODARJI KHANT,MANSINH LAXMANSINH CHAUHAN,DINESHBHAI CHHOTALBHAI PATEL	,MR JV JAPEE
22965	FA/3040/2008	17/07/2008	G S R T C,	MRS VASAVDATTA BHATT	PRAVINSINH SALAMSINH JADAV,MOHANBHAI SHIVABHAI GOHIL THRO' DEPOT MANAGER,PRAVINSINH SALAMSINH JADAV,MAGANBHAI JANRMAL HAMNANI,ORIENTAL INSURANCE CO LTD	
22966	FA/3041/2008	17/07/2008	G S R T C,	MRS VASAVDATTA BHATT	SACHINBHAI FATEHSINHRAO JAGTAP,MOHANBHAI SHIVABHAI GOHIL THRO' DEPOT MANAGER,PRAVINSINH SALAMSINH JADAV,MAGANBHAI JANRMAL HAMNANI,ORIENTAL INSURANCE CO LTD	
22967	FA/3042/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PRABHUDAS NATHABHAI (DEC'D THRO' HEIRS & LRS),RAIBABEN PRABHUDAS,GITABEN PRABHUDAS,VASUDEV PRABHUDAS,VINODBHAI PRABHUDAS,PATEL LALBHAI NATHABHAI,PATEL MOTILAL NATHABHAI,PATEL ISHWARBHAI NATHABHAI,PATEL KOKILABEN NATHABHAI,PATEL KALABEN NATHABHAI (DEC'D THRO' HEIRS & LRS,PATEL RAJNIKANT KACHARABHAI (DEC'D THRO' HEIRS & LRS),MINOR UTSAV RAJNIKANT,KASHIBEN WD/O. KACHARABHAI AMBALAL,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
22968	FA/3043/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	SAKARBEN WD/O. SOMABAI DHULABHAI (SINCE DEC'D THRO',PATEL NANDUBHAI SOMABHAI,PATEL MAHENDRABHAI SOMABHAI,PATEL SHARDABEN SOMABHAI,PATEL LALITABEN SOMABHAI,PATEL MADHUBEN SOMABHAI,PATEL KOKILABEN SOMABHAI,PATEL BECHARBHAI KHODABHAI (SINCE DEC'DTHRO' HEIRS & LRS),DAHIBEN BECHARBHAI,NATUBHAI BECHARBHAI,ANILKUMAR BECHARBHAI,PATEL KESHUBHAI KHODABHAI,KANKUBEN WD/O. KHODABHAI DHULABHAI (SINCE DEC'D THRO',THE SPECIAL LAND ACQUISITION OFFICER	
22969	FA/3044/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	JUHAJI BHAIJIJI,SHAKRIBEN WD/O. SAVDHANJI BHAIJIJI,THE SPECIAL LAND ACQUISITION OFFICER	
22970	FA/3045/2008	04/08/2008	DY. GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI HARGOVANDAS HIRABHAI(SINCE DEC'D THRO' HEIRS &LRS),DHANJIBHAI HARGOVANDAS HIRABHAI,GANPATBHAI HARGOVANDAS HIRABHAI,RAMESHBHAI HARGOVANDAS HIRABHAI,YASHWANTBHAI HARGOVANDAS HIRAB-HAI,JAMNABEN HARGOVANDAS HIRABHAI,SHARDABEN HARGOVANDAS HIRABHAI,SARASWATIBEN HARGOVANDAS HIRABHAI,KOKILABEN HARGOVANDAS HIRABHAI,THE SPECIAL LAND ACQUISITION OFFICER	
22971	FA/3046/2008	21/07/2008	G S R T C,	MR HARDIK C RAWAL	SURYAKANT KANTILAL KOTHARI,SHARIFKHAN RASULKHAN PATHAN	
22972	FA/3047/2008	04/03/2009	SPECIAL LAND AQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HITENDRABHAI LAXMIDAS,	MR YN RAVANI
22973	FA/3048/2008	04/03/2009	SPECIAL LAND AQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI HIRUBHAI,	RULE SERVED
22974	FA/3049/2008	04/03/2009	SPECIAL LAND AQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VOLTASBHAI SHANUBHAI,	RULE SERVED
22975	FA/3050/2008	04/03/2009	SPECIAL LAND AQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL BHAILALBHAI,	RULE SERVED
22976	FA/3051/2008	04/03/2009	SPECIAL LAND AQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI NARANBHAI,	RULE NOT RECD BACK

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22977	FA/3052/2008	04/03/2009	SPECIAL LAND AQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANKAJBHAI DAHYABHAI,	RULE SERVED
22978	FA/3053/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR RAMANJI BHIKHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
22979	FA/3054/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR CHATURJI JIVAJI SINCE DIED HIS HEIRS,LASIBEN WD/O THAKORE CHATURJI JIVAJI,KHODAJI CHATURJI THAKORE (SON),SHANKRJI CHATURJI THAKORE (SON),SHANAJI CHATURJI THAKORE (SON),SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
22980	FA/3055/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR NANAJI DANAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
22981	FA/3056/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR VISAJI SOMAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
22982	FA/3058/2008	31/07/2009	NATIONAL INSURANCE COMPANY LTDTHROUGH AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	VINUBHAI @ GANDABHAI PACHABHAI NANECHA,RAMESHCHANDRA MADHURDAS KARIYA,ARVINDKUMAR MADHURDAS KARIYA	RULE NOT RECD BACK,MR PM LAKHANI,MRS R P LAKHANI
22983	FA/3059/2008	04/02/2013	HEMLATA DILIP NAGRAJ SINDHA,MINOR YUVRAJ DILIPBHAI THROUGH PETI. NO. 1,MINOR MEHULKUMAR DILIPBHAI THROUGH PETI. NO. 1,AMRATBEN NAGRAJ SINDHA (DIED),NAGRAJ KALUBHAI SINDHA (DIED)	MR MTM HAKIM	HASMUKHBHAI PRABHUDAS PATEL,NATIONAL INSURANCE COMPANY LTD.,PRAVINSINH NATVERSINH CHAVDA,M/S. MALJIBHAI V. DESAI PARTNER: K.J. DESAI.,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
22984	FA/3060/2008	31/07/2008	GAMAR GUJARABHAI JIVABHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22985	FA/3061/2008	31/07/2008	PARMAR NOLABHAI MANKABHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22986	FA/3062/2008	31/07/2008	GAMAR VASTABHAI RANCHHODBHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22987	FA/3063/2008	31/07/2008	GAMAR KODARBHAI RANCHHODBHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22988	FA/3064/2008	31/07/2008	GAMAR DHULABHAI RANCHHODBHAI,	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22989	FA/3065/2008	31/07/2008	GAMAR LALABHAI RANCHHODBHAI,GAMAR GUJRABHAI JIVABHAI	MR JV JAPEE	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
22990	FA/3066/2008	17/07/2008	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	SAIYAD JAMILSHA KADARSHA,SAIYAD SIDHIKSHA IBRAHIMSHA,SAIYAD KASAMSHA LATIFSHA	
22991	FA/3067/2008	17/07/2008	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	KALPESHBHAI ASHOKBHAI CHUDASAMA,TUSHARBHAI DILIPBHAI VEGAD	
22992	FA/3068/2008	17/07/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	KISHORE SHIVJI PINDORIYA,JUSAB MAMAD THEBA,DEVIBEN LALJIBHAI VASANI,NEW INDIA ASSRUANCE COMPANY,MANJI DEVJI RABADIYA	
22993	FA/3069/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MASURJI LALAJI KHANT,HARIJI LALAJI KHANT DECD. THROHEIR MASURJI LALAJI KHANT,MASURJI LALAJI KHANT,VALAJI LALAJI KHANT,NANAJI LALAJI KHANT,SHANABHAI MAGANBHAI (MAGAJI) KHANT,NATHABHAI MAGANBHAI (MAGAJI) KHANT,SHIVAJI MAGAJI KHANT,JIVIBEN WD/O MAGAJI LALAJI KHANT,CHAMPABEN (CHANCHIBEN) WD/O KARAJI VALAJI KHANT,JAWANJI KARAJI KHANT,KOHYAJI KARAJI KHANT,DAHYAJI KARAJI KHANT	,MR GM AMIN

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22994	FA/3070/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JALIBEN WD/O PUNJA JEHA THAKARDA DECD. THRO' HEIRS LAXMANJI,LAXMANJI PUNJAJI KHANT,SUKHAJI PUNJAJI KHANT,HASAJI PUNJAJI KHANT,LAXMANJI PUNJAJI THAKARDA,GANGABEN PUNJAJI MINOR,DARIYABEN PUNJAJI, MINOR,SUKLHAJI PUNJAJI, MINOR,DAHIBEN PUNJAJI, MINOR	
22995	FA/3071/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHEHARBEN WD/O RANCHHODBHAI VASHABHAI BHARWAD DECD. THRO',PUNJABHAI RANCHHODBHAI BHARWAD,SIBHABHAI RANCHHODBHAI BHARWADDECD. THRO' HEIRS JIVIBEN,JIVIBEN SIBHABHAI BHARWAD,ARJANBHAI SIBHABHAI BHARWAD,HURMALBHAI SIBHABHAI BHARWAD,DELABHAI SIBHABHAI BHARWAD	
22996	FA/3072/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JALIBEN WD/O PUNJA JEHA THAKARDA DECD. THRO' HEIRS LAXMANJI,LAXMANJI PUNJAJI KHANT,SUKHAJI PUNJAJI KHANT,HASAJI PUNJAJI KHANT,LAXMANJI PUNJAJI KHANT,GANGABEN PUNJAJI, MINOR,DARIYABEN PUNJAJI, MINOR,SUKHAJI PUNJAJI, MINOR,DAHIBEN PUNJAJI, MINOR	
22997	FA/3073/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHEHARBEN WD/O RANCHHODBHAI VASHABHAI BHARWAD DECD. THRO',PUJABHAI RANCHHODBHAI BHARWAD,SHIBHABHAI RANCHHODBHAI BHARWAD DECD. THRO' HEIRS JIVIBEN,JIVIBEN SHIBHABHAI BHARWAD,ARJANBHAI SHIBHABHAI BHARWAD,HURMALBHAI SHIBHABHAI BHARWAD,GELABHAI SHIBHABHAI BHARWAD	
22998	FA/3074/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHODABHAI NATHABHAI BHARWAD DECD. THRO' HEIRS KURSHIBHAI,KLURSHIBHAI KHODABHAI BHARWAD,BABABHAI VALABHAI BHARWAD,HIRABHAI VASHABHAI BHARWAD DECD. THRO' HEIRS JIVABHAI,JIVABHAI HIRABHAI BHARWAD,VIHABHAI HIRABHAI BHARWAD,CHOKHABEN WD/O BHAGABHAI HIRABHAI BHARWAD,SONIBEN WD/O VIHABHAI JETHA BHAI THRO' HEIRS VAHNABHAI,VAHNABHAI VIHABHAI BHARWAD,SHAHARBHAI S/O KHURSHIBHAI VIHABHAI BHARWAD,VALABHAI KOHYABHAI BHARWAD,RAMSINH KOHYABHAI BHARWAD,DAHYABHAI KOHYABHAI BHARWAD,BIJAL GOKA BHARWAD,KAHYA GOKABHAI BHARWAD,VALABHAI LALABHAI KHANT,HARI LALA KHANT THRO' HEIRS MASURJI LALAJI KHANT,MASURJI LALAJI KHANT,MASURJI LALAJI KHANT,NANAJI LALAJI KHANT,CHANCHIBEN WD/O KARABHAI LALABHAI KHANT,JAWANJI KARAJI KHANT,KAHYABHAI KARABHAI KHANT,DAHYABHAI KARABHAI KHANT,JIVIBEN WD/O MAGAJI LALAJI KHANT,CHHANAJI MAGAJI KHANT,NATHAJI MAGAJI KHANT,SHIVAJI MAGAJI KHANT,NATHA KOHYA (KAYA) RAVAR	
22999	FA/3075/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHURIBEN LAKHABHAI BHARWAD,NANIBEN LAKHABHAI BHARWAD	
23000	FA/3076/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI DHURABHAI RAVAR DECDTHRO' HEIRS VALABHAI P RAVAR,VALABHAI PUNJABHAI RAVAR,BHALABHAI PUNJABHAI RAVAR,KODARBHAI PUNJABHAI RAVAR,NANABHAI PUNJABHAI RAVAR,SOMABHAI PUNJABHAI RAVAR,ARKHABHAI DHURABHAI RAVAR,KHATUBHAI DHURABHAI RAVAR THROHEIRS HIRABHAI KHATUBHAI RAVAR,HIRABHAI KHATUBHAI RAVAR,KARABHAI KHATUBHAI RAVAR	
23001	FA/3077/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI VAHANBHAI BHARWAD DECD. THRO' HEIRS KHODABHAI,KHODABHAI PUNJABHAI BHARWAD,BHAGABHAI PUNJABHAI BHARWAD	

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23002	FA/3078/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARABHAI JIVABHAI BHARWAD THROHEIR RANCHHODBHAI KARABHAI,RANCHHODBHAI KARABHAI BHARWAD THRO' HEIRS RUPABHAI R BHARWAD,RUPABHAI RANCHHODBHAI BHARWAD,SIBHABHAI RANCHHODBHAI BHARWAD,KURSHIBHAI RANCHHODBHAI BHARWAD,BABABHAI RANCHHODBHAI BHARWAD	
23003	FA/3079/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIHABHAI JETHABHAI BHARWAD DECD. THRO' HEIR SONIBEN,SONIBEN WD/O VIHA JETHA BHARWAD DECD. THRO' HEIR,VAHANBHAI VIHABHAI BHARWAD,SHAHARBHAI S/O KHURSHIBHAI VIHABHAI BHARWAD	
23004	FA/3080/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI VAHANBHAI BHARWAD DECD. THRO' HEIRS KHODABHAI,KHODABHAI PUNJABHAI BHARWAD,BHAGABHAI PUNJABHAI BHARWAD	,MR GM AMIN
23005	FA/3081/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHGABHAI KARABHAI BHARWAD DECDTHRO' HEIRS PETHABHAI BHARWAD,PETHABHAI BHAGABHAI BHARWAD,JAVABEN WD/O VALABAHI KARABHAIBHARWAD,SHANTABEN VALABHAI, MINOR,RAMESHBHAI VALABHAI'S GUARDIANJAVABEN VALABHAI	
23006	FA/3082/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAHIBEN WD/O KOHYABHAI KANABHAI BHARWAD THRO' HEIRS,VALABHAI KOHYABHAI BHARWAD,RAMSHIBHAI KOHYABHAI BHARWAD,KAHYABHAI KOHYABHAI BHARWAD	
23007	FA/3083/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHIBEN WD/O BHULABHAI HARIBHAI BHARWAD DECD. BY HEIR,DAHYABHAI BHULABHAI BHARWAD,RAMSHIBHAI BHULABHAI BHARWAD,DAHYABHAI BHULABHAI BHARWAD,RAMSHIBHAI BHULABHAI BHARWAD	
23008	FA/3084/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHURIBEN LAKHABHAI BHARWAD,NANIBEN LAKHABHAI BHARWAD	
23009	FA/3085/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIHABHAI JETHABHAI BHARWAD DECD. THRO' HEIRS SONIBEN,SONIBEN WD/O VIHA JETHA BHARWAD DECD. THRO' HEIRS,VAHANBHAI VIHABHAI BHARWAD,SHAHARBHAI S/O KHURSHIBHAI VIHA BHARWAD	
23010	FA/3086/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	KUVARBEN KUBERBHAI BHARWAD,NANIBEN KUBERBHAI BHARWAD	
23011	FA/3087/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABABHAI AMRABHAI BHARWAD,LALIBEN WD/O AMRABHAI VIRMABHAI BHARWAD	MR GM AMIN
23012	FA/3088/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI VAHANBHAI BHARWAD DECD. THRO' HEIRS KHODABHAI,KHODABHAI PUNJABHAI BHARWAD,BHAGABHAI PUNJABHAI BHARWAD	
23013	FA/3089/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANIBEN RANCHHODBHAI BHARWAD,JIVABHAI RANCHHODBHAI BHARWAD,MAGIBEN KANABHAI BHARWAD,LAKHUBEN WD/O KANA RANCHHOD BHARWAD,DAHYABHAI KANABHAI BHARWAD,RAMSHIBHAI LAKHABHAI BHARWAD,HIRABEN LAKHABHAI BHARWAD,BABABHAI LAKHABHAI BHARWAD	
23014	FA/3090/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BIJALBHAI GOKABHAI BHARWAD,KARABHAI GOKABHAI BHARWAD	
23015	FA/3091/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHEHARBEN RANCHHODBHAI DECD. THRO' HEIRS SHIBHABHAI BHARWAD,SHIBHABHAI RANCHHODBHAI BHARWAD DECD. THRO' HEIRS,JIVIBEN SHIBHABHAI BHARWAD,ARJANBHAI SHIBHABHAI BHARWAD,HURMALBHAI SHIMABHAI BHARWAD,GELABHAI SHIBHABHAI BHARWAD,PUNJABHAI RANCHHODBHAI BHARWAD	

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23016	FA/3092/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHAMARBHAI HARIBHAI PATEL DECDTHRO' HEIRS LALABHAI H PATEL,LALABHAI HARIBHAI PATEL,NATHABHAI HARIBHAI PATEL,REVABEN WD/O PREMJIBHAI HARIBHAI PATEL	
23017	FA/3093/2008	23/09/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI DEVKARANBHAI PATEL,MAGANBHAI DEVKARANBHAI PATEL	
23018	FA/3095/2008	18/06/2018	IFFCO-TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	JILUBHA RAVAJI JADEJA,SURAJBA JILUBHA JADEJA,DHIRUBA MAHIPATSINH JADEJA,SIDDRAJSINH MAHIPATSINH JADEJA MINOR,MAYURSINH MAHIPATSINH JADEJA MINOR,KAUSHIK BABULAL TANNA,RANIBEN DAYABHAI DANGAR	RULE SERVED,(MR MAULIK J SHELAT)
23019	FA/3099/2008	22/07/2008	NATIONAL INSURANCE CO . LTD,	MR MEHUL SHARAD SHAH	GOPALBHAI MAGANBHAI RUDANI SINCE DECD. THROUGH HEIRS,MAGANBHAI ARJANBHAI RUDANI,SAVITABEN MAGANBHAI RUDANI,KAMLESHBHAI PARSHOTTAMBHAI DEVGANIYA	
23020	FA/3100/2008	16/09/2014	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KANTABEN LALABHAI MAGANBHAI BHURIA,ARUNABEN LALABHAI BHURIA,SHAKABEN LALABHAI BHURIA MINOR,MAGANBHAI VIRABHAI BHURIA,VICHHALIBEN MAGANBHAI BHURIA,HARSHADBHAI HAJUBHAI DAMOR,TITABHAI LALJIBHAI AMALIYAR	RULE SERVED,SERVED BY AFFIX. (R)
23021	FA/3101/2008	02/09/2008	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	HIRENBHAI HASMUKHBHAI PATEL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	RULE SERVED BY DS,(MR BD KARIA)
23022	FA/3102/2008	02/09/2008	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	PANKAJ HASMUKHLAL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	RULE SERVED BY DS,(MR BD KARIA)
23023	FA/3103/2008	02/09/2008	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	MAFATBHAI PARSOTTAMBHAI,SPECIAL LAND ACQ. OFFICER ONGC LTD.	GOVERNMENT PLEADER, (MR BD KARIA)
23024	FA/3104/2008	02/09/2008	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	RAMILABEN HIRENKUMAR PATEL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	GOVERNMENT PLEADER, (MR BD KARIA)
23025	FA/3105/2008	02/09/2008	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	HASMUKHBHAI KASHIBHAI PATEL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	GOVERNMENT PLEADER, (MR BD KARIA)
23026	FA/3106/2008	22/07/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	PANDYA DINESHCHANDRA DEVSHANKAR,PANDYA CHAMPABEN DINESHCHANDRA,KIRANBHAI CHHAGANBHAI PATEL,ARIFBHAI ISMAILBHAI,RAMESHBHAI RAJABHAI BARIYA	
23027	FA/3108/2008	16/01/2019	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	MAYABEN JAGDISHCHANDRA JOSHI,JAYAL JAGDISHCHANDRA JOSHI,NIDHI JAGDISHCHANDRA JOSHI (MINOR),RASHMIKABEN JAMIYATRAM JOSHI,KESHVRAM JAGGURUM,JAYPRAKASH ASSOCIATES	,MR KASHYAP R JOSHI,MR MOHSIN M HAKIM
23028	FA/3109/2008	16/01/2019	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	SHRUTIKABEN SHRIKANT GAVADE L.R.OF DECD. SHRIKANT GAVADE,PRASHANT SHRIKANT GAVADE(MINORL.R.OF DECD. SHRIKANT GAVADE,SHALINI RAMCHANDRA GAVADE L.R.OF DECD. SHRIKANT GAVADE,KESHVRAM JAGGURUM,JAYPRAAKSH ASSOCIATES,JAYPRAKASH ASSOCIATES	,MR KASHYAP R JOSHI,MR MOHSIN M HAKIM
23029	FA/3110/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ATMARAM SINCE DECD. THRO' PATEL JAYANTIBHAI ATMARAM,	(MR A J PATEL)
23030	FA/3111/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI PRANDAS,	(MR A J PATEL)
23031	FA/3112/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ATMARAM PUNJIRAM,	(MR A J PATEL)
23032	FA/3113/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GORDHANBHAI MANILAL,	(MR A J PATEL)

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23033	FA/3114/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI SHANKARBHAI,	(MR A J PATEL)
23034	FA/3115/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANAJI SOMAJI,THAKOR POPATJI SOMAJI	(MR A J PATEL)
23035	FA/3116/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GARSIYA RAMAJI JESANGJI SINCE DECD. THRO' HEIRS,GARASIYA MAHOBATSINH RAMAJI,GARASIYA VANRAJSINH RAMAJI	,(MR A J PATEL)
23036	FA/3117/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUMBHAR BHIKHABHAI HARIBHAI,	(MR A J PATEL)
23037	FA/3118/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI KESHAVLAL,	(MR A J PATEL)
23038	FA/3119/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI NATHABHAI SINCE DECD. THRO' HEIRS,PATEL DILIPBHAI RANCHHODBHAI,PATEL RAMILABEN RANCHHODBHAI,PATEL SUDHIBEN RANCHHODBHAI,PATEL SANGITABEN RANCHHODBHAI	,(MR A J PATEL)
23039	FA/3120/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI KESHAVLAL,	(MR A J PATEL)
23040	FA/3121/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GARASIA KAMUBEN BHEMAJI,	(MR A J PATEL)
23041	FA/3122/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI PUNJABHAI,	(MR A J PATEL)
23042	FA/3123/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENMA SENDHABHAI @ MELABHAI JAGABHAI,	(MR A J PATEL)
23043	FA/3124/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SITABEN VITTHALBHAI,	(MR A J PATEL)
23044	FA/3125/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GARASIYA TAKHUJI SINCE DECD. THRO' GARASIYA ABHUJI TAKHUJI,	(MR A J PATEL)
23045	FA/3126/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAKARABHAI PRAHALADBHAISINCE DECD. THRO' HEIRS,PATEL BALDEVBHAI SHAKARABHAI,PATEL RAMANBHAI SHAKARABHAI,PATEL RAMESHBHAI SHAKARABHAI	,(MR A J PATEL)
23046	FA/3127/2008	28/02/2014	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVABHAI PARSOTTAMDAS,	(MR A J PATEL)
23047	FA/3128/2008	29/07/2008	PARESHBHAI AMBALAL PATEL,MINOR VISHAL @ KUNALKUMAR PARESHKUMAR PATEL,MINOR MONIKABEN PARESHKUMAR PATEL	MR TATTVAM K PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER
23048	FA/3129/2008	01/08/2008	HIRALAL NATHABHAI DECD. THRO' HEIRS,LAXMIBEN HIRABHAI,BHURABHAI HIRABHAI,ANABHAI HIRABHAI,JIVIBEN HIRABHAI,KARIBEN HIRABHAI,PANCHIBEN HIRABHAI,BAVANBHAI HIRABHAI	MR YOGESH S LAKHANI	GEB,	
23049	FA/3130/2008	01/08/2008	BHAVANDAS FODARAM BHAVSAR,HARISH BHAGVANDAS BHAVSAR,CHANDRAKANT BHAGVANDAS BHAVSAR,DIPAK BHAGVANDAS BHAVSAR,KANTABEN D/O FODARAM W/O AMRITLAL TOTARAM,KOKILABEN D/O BHAGVANDAS BHAVSAR W/O KAILASHKUMAR J	MR NEHAL R JOSHI	SWASTIK DEVELOPMENT CORPORATION,MAHENDRA J VORA C/O CHIRAG ENTERPRISE,VITTHALBHAI MOHANBHAI PATEL	,MR VIMAL M PATEL
23050	FA/3131/2008	30/12/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RABARI JALABEN SAGARBHAI,HARSHADKUMAR BABABHAI PARMAR,RABARI JAYRAMBHAI AUDHARBHAI	,MR JM BAROT
23051	FA/3132/2008	30/12/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	PATEL SHAILESHKUMAR KANTILAL,HARSHADKUMAR BABABHAI PARMAR,RABARI JAYRAMBHAI AUDHARBHAI	,MR JM BAROT
23052	FA/3133/2008	30/12/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	PATEL PRAHLADBHAI KARSHANDAS,HARSHADKUMAR BABABHAI PARMAR,RABARI JAYRAMBHAI AUDHARBHAI	,MR JM BAROT
23053	FA/3134/2008	30/12/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	PRAJAPATI ALPESHKUMAR DAHYALAL,HARSHADKUMAR BABABHAI PARMAR,RABARI JAYRAMBHAI AUDHARBHAI	,MR JM BAROT

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23054	FA/3135/2008	05/02/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	BABIBEN BABUBHAI MOTIBHAI DODIYA,BABUBHAI MOTIBHAI DODIYA,USMANBHAI AHMEDBHAI FOPI,JADEJA INDRAJITSINH GUNVANTSINH	RULE SERVED,(MR PARESH M DARJI)
23055	FA/3136/2008	29/07/2008	ICICI LAMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MAHADEVBHAI KHODABHAI VADAVIYA,VISHNUKUMAR PRABHUBHAI KADIVAR,PURVESHBHAI PRABHUBHAI THORIYA SINCE DECD. THROUGH HEIRS,MANEKBEN PURVESHBHAI THORIYA,SHITALBEN PURVESHBHAI THORIYA	
23056	FA/3137/2008	26/02/2015	CHAMPABEN WD/O. CHANDULAL @ CHANDRAKANT HANSRAJ SHAH,MINOR RINA CHANDULAL SHAH,MINOR PRACHI CHANDULAL SHAH	MR MTM HAKIM	HANUMAN RAMPATRAM C/O. HAJARILAL PADMRAI VISHNOI,HAJARILAL VISHNOI C/O. PADMARAI VISHNOI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,SERVED BY RPAD (R),MS NANDINI JOSHI
23057	FA/3138/2008	01/09/2015	G.S.R.T.C.,	MRS VASAVDATTA BHATT	BHARATKUMAR LALABHAI PATEL,RITABEN BHARATKUMAR PATEL,PRAGNESH BHARATKUMAR PATEL,KASAMBHAI M. PATHAN (DELETED),ARVINDBHAI CHHAGANBHAI PATEL,JAGDISHCHANDRA PURSHOTTAM PANCHAL,UNITED INDIA INSURANCE CO. LTD.	,RULE SERVED,RULE SERVED BY DS,MR RAJNI H MEHTA
23058	FA/3139/2008	17/09/2008	RAJESH PRAHLADBHAI CHAUHAN SINCE DECD. THROUGH HEIRS,GEETABEN RAJESHBHAI CHAUHAN,SONIYA RAJESHBHAI CHAUHAN,DARSHAN RAJESHBHAI CHAUHAN	MR BHARAT B SHAH	RUPESHBHAI ARVINDBHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED BY DS,MR KK NAIR,MR SHALIN N MEHTA
23059	FA/3142/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIVANSANG ABHESANGBHAI,	(MR A J PATEL)
23060	FA/3143/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI GAFURBHAI,	RULE NOT RECD BACK
23061	FA/3144/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI DUNGARBHAI,	RULE NOT RECD BACK
23062	FA/3145/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADESANG AMARSANG,	RULE NOT RECD BACK
23063	FA/3146/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MAGANBHAI,	RULE NOT RECD BACK
23064	FA/3147/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMBHAI DUNGARBHAI,	RULE NOT RECD BACK
23065	FA/3148/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI KACHARABHAI,	RULE NOT RECD BACK
23066	FA/3149/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI MERABHAI,	RULE NOT RECD BACK
23067	FA/3150/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAVSANGBHAI MOTIBHAI,CHHABABEN MAVSANGBHAI,BHARATBHAI MAVSANGBHAI,BHAGVATBHAI MAVSANGBHAI,GAJARBEN MAVSANGBHAI,INDUBEN MAVSANGBHAI,PRAFULLABEN MAVSANGBHAI	,RULE NOT RECD BACK
23068	FA/3151/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI MALABHAI,	RULE NOT RECD BACK
23069	FA/3152/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI KALABHAI,	RULE NOT RECD BACK
23070	FA/3153/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINSINH BALVANTSINH,	RULE NOT RECD BACK
23071	FA/3154/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH RAMSANGJI,	RULE NOT RECD BACK
23072	FA/3155/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI RAMJIBHAI,	RULE NOT RECD BACK
23073	FA/3156/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIRKHA KALUMIYA,	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23074	FA/3157/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYENDRABHAI VITTHALBHAI PATEL,	MR JAYRAJ CHAUHAN
23075	FA/3158/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UPENDRALAL RANCHHODLAL DESAI,	MR JAYRAJ CHAUHAN
23076	FA/3159/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAGJIBHAI BECHARBHAI PATEL,	
23077	FA/3160/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI HIRABHAI PATEL,KAPILABEN CHIMANBHAI PATEL,ARVINDBHAI CHIMANBHAI PATEL,VINODBHAI CHIMANBHAI PATEL,USHABEN CHIMANBHAI PATEL	MR JAYRAJ CHAUHAN
23078	FA/3161/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAME NOT GIVEN,DILIPBHAI SHAMALBHAI PATEL,HIRABEN SHAMALBHAI PATEL,BHARATIBEN SHAMALBHAI PATEL,NAYNABEN SHAMALBHAI PATEL	MR JAYRAJ CHAUHAN
23079	FA/3162/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI NAGJIBHAI PATEL,RANCHHODBHAI NAGJIBHAI PATEL,SHANABHAI NAGJIBHAI PATEL	MR JAYRAJ CHAUHAN
23080	FA/3163/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHALAL MAGANLAL SHAH,	MR JAYRAJ CHAUHAN
23081	FA/3164/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MANIBHAI @ RANCHHODBHAI PATEL,	MR JAYRAJ CHAUHAN
23082	FA/3165/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHCHANDRA JAGJIVANBHAI,	MR YN RAVANI
23083	FA/3166/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI AMBALAL PATEL,	RULE NOT RECD BACK
23084	FA/3167/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI AMBALAL PATEL,	MR YN RAVANI
23085	FA/3168/2008	30/07/2008	STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PASHIBEN W/O SHANAJI BHAVAJI,RAMABHAI SHANABHAI	MR KM SHETH
23086	FA/3169/2008	30/07/2008	STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GALABJI JUJARJI,PRABHATJI JETHAJI JUJARJI,MATORJI JETHAJI JUJARJI	
23087	FA/3170/2008	30/07/2008	STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHIMANBHAI BHUGABHAI,HOTHAJI JEHAJI (SINCE DEC'D THRO' HEIRS &LRS),MANIBEN WD/O HOTHAJI JERAJI,RANGUBEN (DAUGHTER),SEETABEN (DAUGHTER),CHAMPABEN (DAUGHTER),RAIJIBHAI (SON),SHUKHIBEN (DAUGHTER),MANJULABEN (DAUGHTER),CHANDAJI AMANJI,MOHANBHAI BHAVJI,CHIMANBHAI BHAVAJI,PUNAM BAPUJI,BABAJI SHABHAIBHAI BHEMAJI SHABHAIBHAI,SHANTABEN W/O MANGAJI HETAJI,KABHAIBHAI MANGAJI RAIJIBHAI MANGAJI,PUNJIBEN MANGAJI UJAMBEN MANGAJI	
23088	FA/3171/2008	30/07/2008	STATE OF GUJARAT THRO' SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BHAIJIBHAI FULABHAI,	
23089	FA/3172/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH AMARSHIBHAI,	(MR A J PATEL)
23090	FA/3173/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASHRATYHBHAI AMARSHIBHAI,	RULE NOT RECD BACK
23091	FA/3174/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANJIBHAI HIRABHAI,VIJIBEN MANJIBHAI,SANJAYBHAI MANJIBHAI,DASHRATHBHAI MANJIBHAI,KOKILABEN MANJIBHAI	,RULE NOT RECD BACK
23092	FA/3175/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHOBATSANG AMARSHIBHAI,	RULE NOT RECD BACK
23093	FA/3176/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI NATHABHAI,	RULE NOT RECD BACK
23094	FA/3177/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVUBHAI JIVABHAI,	RULE NOT RECD BACK

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23095	FA/3178/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. KALUBHAI UKABHAI,DINESHBHAI KALUBHAI,BABUBHAI KALUBHAI,SHANKARBHAI KALUBHAI,AMUBEN KALUBHAI,ALKABEN KALUBHAI,JANAKBEN KALUBHAI	,RULE NOT RECD BACK
23096	FA/3179/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSANG VAJUBHAI,	RULE NOT RECD BACK
23097	FA/3180/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JIVANBHAI BHAVUBHAI,NARMADABEN JIVANBHAI,PRATAPBHAI JIVANBHAI,FATESANGBHAI JIVANBHAI,MANSANGBHAI JIVANBHAI	,RULE NOT RECD BACK
23098	FA/3181/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESANG DEVISANG,	RULE NOT RECD BACK
23099	FA/3182/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRUBHAI TAKHUBHAI,	RULE NOT RECD BACK
23100	FA/3183/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI HEMUBHAI,	RULE NOT RECD BACK
23101	FA/3184/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI KALABHAI,	RULE NOT RECD BACK
23102	FA/3185/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAFTABHAI HARKHABHAI,DANIBEN MAFATABHAI,CHANCHALBEN MAFATABHAI,PARSHOTTAMBHAI MAFATABHAI,RUDABHAI MAFATABHAI,PAMBHAI MAFATABHAI,PARMABHAI MAFATABHAI,GOPALBHAI MAFATABHAI,SONABEN MAFATABHAI	,RULE NOT RECD BACK
23103	FA/3186/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHADOORBHAI DANUBHAI,	RULE NOT RECD BACK
23104	FA/3187/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VAJUBHAI HARIBHAI,SAMJUBEN VAJUBHAI,RAYSANGBHAI VAJUBHAI,MANEKBEN VAJUBHAI,AMUBEN VAJUBHAI,KAMUBEN VAJUBHAI,LILABEN VAJUBHAI	,RULE NOT RECD BACK
23105	FA/3188/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDABHAI HIRABHAI,	RULE NOT RECD BACK
23106	FA/3189/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI MALABHAI,	RULE NOT RECD BACK
23107	FA/3237/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VRAJLAL HIRALAL VASANTBHAI VRAJLAL,VIDHYABEN VRAJLAL,KOKILABEN VRAJLAL,NAYNABEN VRAJLAL,GEETABEN VRAJLAL,MAYABEN VRAJLAL	,(MR A J PATEL)
23108	FA/3238/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MATAR LALJI MAHARAJ & SATYA NARAYAN TEMPLE,	RULE NOT RECD BACK
23109	FA/3239/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEMANTSINH RANCHHODBAVA VAGHELA,	(MR A J PATEL)
23110	FA/3240/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SONABEN JADAVBHAI SINCE DIED HIS LEGAL HEIRS,RAMDASBHAI JADAVBHAI PATEL(SON,RAMANBHAI JADAVBHAI PATEL(SON),TARABEN CHHITUBHAI PATEL(SON),URMILABEN BHAYLALBHAI PATEL (S0N),RAMDAS JADAVBHAI	,RULE NOT RECD BACK, (MR A J PATEL)
23111	FA/3241/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAGBHAI SAMALBHAI,	(MR A J PATEL)
23112	FA/3242/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SHAMALBHAI,	(MR A J PATEL)
23113	FA/3243/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MULJIBHAI JESANGBHAI,SAVITABEN WD/O. MULJIBHAI (DEC'D THRO'HEIRS & LRS),ATULKUMAR MULJIBHAI,ATULBHAI MULJIBHAI,PATEL RANJANBEN JAGDISHBHAI,PATEL NAYNABEN MUKESHBHAI	,RULE NOT RECD BACK

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23114	FA/3244/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDRAVADAN CHHAGANLAL BHATT,	(MR A J PATEL)
23115	FA/3245/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI JESANGBHAI,	(MR A J PATEL)
23116	FA/3246/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI PREMABHAI,	(MR A J PATEL)
23117	FA/3247/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAGANLALBHAI CHHITALBHAI,HEERABHAI MANGALBHAI (DEC'D THRO' HEIRS & LRS),JASHODABEN HIRABHAI,ANITABEN JAGDISHBHAI,JAYABEN GHANSHYAMBHAI,NEETABEN KAMLESHBHAI,MEENABEN HITESHBHAI,MAHESHBHAI HIRABHAI	,RULE NOT RECD BACK,RULE SERVED
23118	FA/3248/2008	30/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT MADHUSUDAN,	RULE NOT RECD BACK
23119	FA/3249/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JAMNABEN RAIJIBHAI,JIVANBHAI RAIJIBHAI,RAMANBHAI RAIJIBHAI,PARSOTTAMBHAI RAIJIBHAI,NAGINBHAI RAIJIBHAI,CHHAGANBHAI RAIJIBHAI,KANUBHAI RAIJIBHAI	,MR YN RAVANI
23120	FA/3250/2008	28/07/2008	THE SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HIRUBHAI MOHANBHAI PATEL (SINCE DEC'D THRO'HEIRS & LRS),PATEL HIRABEN HIRUBHAI,PATEL JAYSHREEBEN VINODBHAI,PATEL VIPINBHAI HIRUBHAI,PATEL SUSHILABEN BHAGVANBHAI (HIRUBHAI),PATEL RANJANBEN HIRUBHAI,PATEL BHAVNABEN ASHOKBHAI (HIRUBHAI),PATEL MANOJBHAI HIRUBHAI,EXECUTIVE ENGINEER	
23121	FA/3251/2008	28/07/2008	THE SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHIVLAL ISHWARBHAI PATEL DECD.THROUGH THE LRS,PATEL MANGUBEN SHIVLAL,PATEL UMESH SHIVLAL,PATEL DHARMENDRA SHIVLAL,EXECUTIVE ENGINEER	
23122	FA/3252/2008	14/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MATHURBHAI HARJIBHAI DECD. THRO' HIS HEIRS,PATEL REVABEN WD/O PATEL MATHURBHAI,PATEL SHARDABEN MATHURBHAI,PATEL RAMANBHAI MATHURBHAI DECD. THRO'HIS HEIRS,BHURIBEN MATHURBHAI,VIMLABEN MATHURBHAI,PATEL PREMILABEN WD/O PATEL RAMANBHAI,PATEL SAMIRBHAI RAMANBHAI,DEVIKABEN,MUKESHBHAI	
23123	FA/3253/2008	13/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHCHANDRA JAGJIVAN,	MR MM SAIYED
23124	FA/3254/2008	13/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN HIRALAL,	MR MM SAIYED
23125	FA/3255/2008	13/03/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITSINH AJITSINH RANA,	MR YN RAVANI
23126	FA/3256/2008	25/07/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	DEVRAJ HARIBHAI GADHVI,ABHUBHAI K RABARI	
23127	FA/3258/2008	15/09/2008	VALLABHBHAI BHIMJIBHAI CHAUHAN,CHAMPABEN VALLABHBHAI CHAUHAN	MR.HIREN M MODI	MAJIDBHAI GAJARBHAI SAIYAD,ORIENTAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED
23128	FA/3260/2008	23/02/2015	LAXMIBEN WD/O. TAKHATSINH MADHAVSINH BARAD,HARISHKUMAR TAKHATSINH BARAD,KUSUMBEN TAKHATSINH BARAD,RASMIKABEN TAKHATSINH BARAD,MINOR YUVRAJSINH TAKHATSINH BARAD	MR MTM HAKIM	PRAVINCHANDRA RANCHHODBHAI CHAUHAN,HARJIBHAI JAGAJIBHAI PRAJAPATI,NEW INDIA INSURANCE CO.	RULE UNSERVED,MR VIBHUTI NANAVATI
23129	FA/3261/2008	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHOGILAL CHIMANBHAI,ROHITKUMAR CHIMANBHAI,RAJNIKANT CHIMANBHAI,HARIKRUSHNABHAI CHIMANBHAI,MANJULABEN CHIMANBHAI	MR BS PATEL

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23130	FA/3262/2008	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL MOTILAL SINCE DECD. THROUGH HEIRS,INDUBEN RATILAL,SAROJBEN RATILAL,BHUPENDRABHAI RATILAL,DAXABEN RATILAL,JAGDISHBHAI RATILAL,SUDHABEN RATILAL,SAVITRIBEN RATILAL,CHAMPABEN RATILAL	,RULE SERVED,MR BS PATEL
23131	FA/3263/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MOHAMMAD DAUD,	MR YN RAVANI
23132	FA/3264/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHRUCH BHIKSAUK PANCH'S GIRODAR & GANOTIYA K IRITSINH,	MR YN RAVANI
23133	FA/3265/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASHANKAR NATHALAL PURANI,	RULE NOT RECD BACK
23134	FA/3266/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN PRATAPSANG BANESANG,	RULE NOT RECD BACK
23135	FA/3267/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJUNSINH DALPATSINH RANA,	RULE NOT RECD BACK
23136	FA/3268/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKUNDBHAI SHANUBHAI,	RULE NOT RECD BACK
23137	FA/3269/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRA SINH DHARMENDRASINH RANA,	RULE NOT RECD BACK
23138	FA/3270/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI RAMESHCHANDRA,	RULE NOT RECD BACK
23139	FA/3271/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARHARISH ANKAR SHIVSHANKAR PANDYA,	RULE NOT RECD BACK
23140	FA/3272/2008	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITSINH PRAVINSINH RANA,	RULE NOT RECD BACK
23141	FA/3273/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULAJI BHAVANJI,	MR GM AMIN
23142	FA/3274/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMADKHAN UMARKHAN THROUGH HEIR ABDULKHAN MOHAMMADKHAN,	
23143	FA/3275/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHAVARBHAI MAGANBHAI PRAJAPATI,	
23144	FA/3276/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BOGHAJI SABRAJI,	
23145	FA/3277/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH GALABJI,	
23146	FA/3278/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSINH BHAVUJI,JASUBHAI BHAVUJI	
23147	FA/3279/2008	28/07/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIBHAI RANCHHODBHAI,	
23148	FA/3280/2008	02/09/2008	M.WADHWANI,	MR JA ADESHRA,MR SH MOMIN	SANDHYA I MAVANI DECD. THRO' HEIRS,TUSHAR I MAVANI,VANEET I MAVANI,SECRETARY,SECRETARY,SECRETARY,DUDHIBEN POPATBHAI MAVANI,AMRITBEN POPATBHAI MAVANI,MANOJKUMAR POPATBHAI MAVANI,PUSHPABEN MOHANLAL VEKARIA,JAYABEN RAJENDRABHAI PATEL,HANSABEN GODHANBHAI MONPARA	,MR GM JOSHI
23149	FA/3281/2008	28/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHANABHAI JENABHAI,PARSHOTTAMBHAI JENABHAI,BALVANTBHAI JENABHAI,KANTABEN JENABHAI,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23150	FA/3282/2008	28/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. SHAKARAJI MADHAJI,PRUTHAVISINH SHAKARAJI,SHARDABEN SHAKARAJI,SHAVIBEN SHAKARAJI,KESHIBEN SHAKARAJI,HANSIBEN SHAKARAJI,MANCHIBEN SHAKARAJI,ASHABEN SHAKARAJI,SHOBHANABEN SHAKARAJI,HEIRS OF DECD. KHODAJI MADHAJI,BAKAJI KHODAJI,ISHAVARJI KHODAJI,BHUPATAJI KHODAJI,MANCHIBEN KHODAJI,SHANTABEN KHODAJI,THE EXECUTIVE ENGINEER	
23151	FA/3283/2008	28/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. AMBALAL ZHAVERBHAI,MANIBEN AMBALAL,RAJNIBHAI AMBALAL,URMILABEN AMBALAL,SHOBHABEN AMBALAL,RASHMIKABEN AMBALAL,GITABEN AMBALAL,BHAVNABEN AMBALAL,NILAMBEN AMBALAL,DAXABEN AMBALAL,USHABEN AMBALAL,RADHABEN AMBALAL,THE EXECUTIVE ENGINEER	
23152	FA/3284/2008	28/07/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NATVARJI KARSHANJI THAKORE,THE EXECUTIVE ENGINEER	
23153	FA/3285/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI NATHABHAI PRAJAPATI,	
23154	FA/3286/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVKARANBHAI LAKHABHAI PATEL,	
23155	FA/3287/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMICHANDBHAI KOHYABHAI PATEL,MAGANBHAI KOHYABHAI PATEL,BHANUBHAI KOHYABHAI PATEL	
23156	FA/3288/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI MATHURBHAI PATEL,ANANDIBEN JESINGBHAI PATEL,REKHABEN JESINGBHAI PATEL,NAYANABEN JESINGBHAI PATEL,NIRMALABEN JESINGBHAI PATEL,CHIMANBHAI JESINGBHAI PATEL	
23157	FA/3289/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI RAMABHAI PATEL,MANIBHAI RAMABHAI PATEL	
23158	FA/3290/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI NATHTHUBHAI PATEL,KAMLABEN NATHTHUBHAI PATEL,SANTOKBEN NATHTHUBHAI PATEL	
23159	FA/3291/2008	28/07/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI HIRABHAI SUTHAR,	
23160	FA/3292/2008	18/09/2019	MAHESHGIRI GURU RAGHUNATHGIRI SHRI MANOHARNATHJI MAHARAJ,	MS SNEHA A JOSHI	CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER,RAJENDRAGIRI GURU NARAYANGIRI,PARIMAL DINESHCHANDRA PATHAK RECEIVER,UPENDRAGIRI RAGHUNATHGIRI	,RULE SERVED,UNSERVED EXPIRED (R),MS PJ DAVAWALA,MR C B UPADHYAYA
23161	FA/3294/2008	07/10/2008	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NANIBEN HIRABHAI,JOLIBEN HIRABHAI MANSINGBHAI DAMOR,DINESHBHAI HIRABHAI DAMOR,SUSHILABEN HIRABHAI DAMORE,MANIBEN MANSINGBHAI DAMORE,KEJAR MANSUKHBHAI BHABHRAWALA	
23162	FA/3295/2008	25/03/2019	SUTHAR REKHABEN DAHYALAL,SUTHAR RIDDHIBEN DAHYALAL,SUTHAR NIRAL DAHYALAL,SUTHAR FALGUNI DAHYALAL	MR JV JAPEE	SALIMBHAI SATTARBHAI MEMON,VITTHALBHAI SHANKARBHAI PATEL,ORIENTAL INSURANCE COMPANY	DELETED,RULE SERVED,MR DAKSHESH MEHTA
23163	FA/3296/2008	30/09/2008	GUGABHAI RANCHHODBHAI BHARWAD,	MR.HIREN M MODI	KANTILAL ISHWARLAL DALWADI,JAHIDBHAI TAIYABBHAI PATEL,ORIENTAL INSURANCE CO. LTD	MR SHALIN N MEHTA,MR. HARMISH K SHAH
23164	FA/3298/2008	09/09/2014	AJAYKUMAR PUNAMBHAI PADHIYAR,	MR.HIREN M MODI	AYUBBHAI ISABBHAI GHANCHI,MAGANBHAI RANCHHODBHAI PADHIYAR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHASHIKANT S GADE
23165	FA/3299/2008	21/10/2013	UNION OF INDIA THROUGH SECRETARY,CHIEF GENERAL MANAGER,MANAGER TELECOMM. DISTRICT BHAVNAGAR,BHARAT SANCHAR NIGAM LIMITED THROUGH SECRETARY	MR GAURANG H BHATT	SINGH ASSOCIATES PROP. OF TEJBAHADUR D RAJPUT,	MR HARISH K BAROT

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23166	FA/3300/2008	09/09/2014	PUNAMCHAND RANCHHODBHAI PADHIYAR,	MR.HIREN M MODI	AYUBBHAI ISABBHAI GHANCHI,MAGANBHAI RANCHHODBHAI PADHIYAR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHASHIKANT S GADE
23167	FA/3301/2008	04/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHAMPAKLAL DAHYABAI,KANCHANLAL RANGILDAS,JAYANTILAL RANGILDAS SINCE DEID HIS HEIRS,NIRMALABEN JAYANTILAL KHANDWALA DECD.WIFE,ASHOK JAYANTILAL KHANDWALA SON,JAGDISHBHAI @ ARUNBHAI JAYANTILAL KHANDWALA,SON,NALINIBEN JAYANTILAL SINCE DECD.THROUGH HER LEGAL HEIRS.,PARESHBHAI JAYANTILAL,NAYANABEN JAYANTILAL,RESKHABEN JAYANTILAL,NARESHBHAI CHAMPAKLAL HUSBAND,RUPALBEN NARESHBHAI,RAKESHBHAI NARESHBHAI,BRIJLAL RANGILDAS,KANTILAL RANGILDAS,CHANDRAKANT MANGALDAS,MANHARLAL MANGALDAS,ARVIND MANGALDAS,PRAKASHCHANDRA MANGALDAS	,(MR AJ SHASTRI)
23168	FA/3302/2008	29/07/2008	STATE OF GUJARAT,SPL. LAQ OFFICER	GOVERNMENT PLEADER	MANILAL JADAVBHAI,EXECUTIVE ENGINEER	
23169	FA/3303/2008	29/07/2008	STATE OF GUJARAT,SPL. LAQ OFFICER	GOVERNMENT PLEADER	GHANSHYAMBHAI ISHWARBHAI SINCE DIED HIS HEIRS,GEETABEN GHANSHYAMBHAI PATEL WIFE,VIJETABEN GHANSHYAMBHAI PATEL DAUGHTER,BHAILALBHAI ISHWARBHAI,EXECUTIVE ENGINEER	
23170	FA/3304/2008	29/07/2008	STATE OF GUJARAT,SPL. LAQ OFFICER	GOVERNMENT PLEADER	BECHARBHAI MADHAVBHAI PATEL SINCE DIED HIS HEIRS,DEVENDRABHAI BECHARBHAI PATEL (SON),KANTIBHAI BECHARBHAI PATEL SON,CHIMANBHAI BECHARBHAI PATEL SON,NATUBHAI BECHARBHAI PATEL SON,USHABEN D/O BECHARBHAI MADHAVBHAI PATEL SINCE DIED HIS HEIRS,INDIRABEN KRUSHNAVADAN AMIN D/O B.M.PATEL.,MEENABEN D/O BECHARBHAI MADHAVBHAI PATEL,HANSABEN D/O BECHARBHAI MADHAVBHAI PATEL,DIPAKBHAI BHIKHABHAI,PANKAJBHAI BHIKHABHAI,EXECUTIVE ENGINEER	
23171	FA/3305/2008	29/07/2008	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BALUBHAI NANABHAI PARMAR,	
23172	FA/3306/2008	06/09/2013	VASUDEV VITHOBA VAGAHDE SINCE DECD. THROUGH HEIRS,MAYA VASUDEV VAGHDE,NIHA @ NIRAJ VASUDEV VAHADE,SHVETA VASUDEV VAGHADE,NARENDRA VASUDEV VAGHADE	DECEASED LITIGANT,MR HARNISH V DARJI	MOHMAD ILYAS ASAMBHAI KURESHI,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
23173	FA/3307/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOTHABHAI BODHABHAI SINCE DIED HIS HEIRS,REVABEN SOTHABHAI DED.,BHIMABHAI SOTHABHAI,RAIBEN SOTHABHAI,JAVARBEN SOTHABHAI,BALUBEN SOTHABHAI,BHIMABHAI SOTHABHAI,RAIBEN SOTHABHAI,JAVARBHAI SOTHABHAI,BALUBEN SOTHABHAI	,RULE SERVED
23174	FA/3308/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAYTARBHAI DHIRABHAI SINCE DECD. THROUGH HIS HEIRS:,SHANABHAI CHATURBHAI SINCE DIED HIS HEIRS,SHANTABEN WIDOW OF SHANABHAI,CHIMANBHAI SHANABHAI,JYANTIBHAI SHANABHAI,RAMANBHAI SHANABHAI,MAGANBHAI SHANABHAI,SHANKARBHAI SHANABHAI,MANJUBEN SHANABHAI	,RULE SERVED
23175	FA/3309/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJABHAI KHEMABHAI SINCE DIED HIA HEIRS,SAMUBEN RAJABHAI WIDOW OF RAJABHAI	,RULE SERVED

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23176	FA/3310/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. SHANTABEN ABHESING PRATAPBHAI,NAGJIBHAI BECHARBHAI SINCE DIED HIS HEIRS,GAJRABEN WIDOW OF NAGJIBHAI,BHAILALBHAI NAGAJIBHAI,SAVITABEN NAGJIBHAI,BHARATBHAI NAGJIBHAI,RAMESHBHAI NAGJIBHAI,KOKILABEN NAGJIBHAI	,RULE SERVED
23177	FA/3311/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI MANGALBHAI MAKWANA SINCE DECEASED THROUGH HEIRS,MADHUBEN WD/O. SHANABHAI, SINCE DECD.,RAIJIBHAI SHANABHAI,ARVINDBHAI SHANABHAI,MITABEN SHANABHAI,CHAPABEN SHANABHAI,RAJIBHAI SHANABHAI,ARVINDBHAI SHANABHAI,MITABEN SHANABHAI,CHAMPABEN SHANABHAI	,RULE SERVED
23178	FA/3312/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATBHAI MAHIJIBHAI SINCE DIED HIS HEIRS,HIRABEN WIFE OF GANPATBHAI,JIKABHAI GANPATBHAI,RANJITBHAI GANPATBHAI,JIKUBEN GANPATBHAI,MINABEN GANPATBHAI,MANUBHAI MAHIJIBHAI	,RULE SERVED
23179	FA/3313/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVABEN WD/O. MAHIJIKARA SINCE DIED HIS HEIRS,MANUBHAI MAHIJIBHAI	,RULE SERVED
23180	FA/3314/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI BECHARBHAI A POWER OFATTORNEY HOLDER OF RAJIBHAI,CHANCHALBEN RAIJIBHAI WIDOW OFRAJIBHAI SINCE DECD.THROUGH,FATESING RAIJIBHAI (SON),CHHATRASINH RAIJIBHAI (SON),JIVABEN RAIJIBHAI (DAUGHTER),FATESING RAIJIBHAI (SON),CHHATRASINH RAIJIBHAI (SON),JIVABEN RAIJIBHAI (DAUGHTER)	,RULE SERVED
23181	FA/3315/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADATBIBI BHIKHUMIYA,JAHIRANBIBI BHIKHUMIYA,SAHIYANBIBI IMAMMIYA,MAHMADALI IMAMMIYA,RAJIYATBIBI IMAMMIYA,HAFEJALI IMAMMIYA SINCE DECD. THROUGH HIS HIERS ANDL.REP.,INTIJAMALI IMAMMIYA,NABIYANBIBI IMAMMIYA,MUMTAZBIBI IMAMMIYA,KARIMNISHA WIFE OF HAFEJALI	,RULE SERVED,UNSERVED EXPIRED (R)
23182	FA/3316/2008	10/12/2010	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIBABEN DAJIBHAI MATHURBHAI SINCE DIED HIS HEIRS,PRATAPSANG DAJIBHAI,BUDHABHAI DAJIBHAI,MANCHHABEN DAJIBHAI	,RULE SERVED
23183	FA/3318/2008	18/02/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	GOPAL GLASS WORKS PVT LTD,	MR BHARAT SHAH
23184	FA/3320/2008	30/07/2008	MOHANBHAI GANDABHAI BHARWAD,	MR VILAV K BHATIA	RAJUBHAI BHIKHABHAI IMALI,JAYESHBHAI ANUPRASAD C/O PANKAJBHAI ANUPRASAD,ORIENTAL INSURANCE CO LTD	
23185	FA/3323/2008	01/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI BECHARBHAI,	MR JOY MATHEW
23186	FA/3324/2008	30/07/2008	YOGESHKUMAR BHAGWANDAS PANCHAL,	(MR FB BRAHMBHATT)	SONALBEN YOGESHKUAMR PANCHAL,	
23187	FA/3325/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL DESAIBHAI,SURESHBHAI DESAIBHAI,LAKHIBEN DESAIBHAI,BHAILABHAI MOHANBHAI,SOMABHAI GOPALBHAI,JASUBHAI GOPALBHAI,VASANTBHAI GOPALBHAI,VINODBHAI GOPALBHAI,RAMESHBHAI GOPALBHAI,PARVATIBEN MOHANBHAI	,MR SP MAJMUDAR
23188	FA/3326/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	SHUSHILABEN KANUBHAI,PINABEN KANUBHAI,UNISHABEN (MINOR) THRO' SHUSHILABEN KANUBHAI,DIXITBHAI (MINOR) THRO' SHUSHILABEN KANUBHAI	MR SP MAJMUDAR
23189	FA/3327/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	MUSA ISE ASMAL,	MR SP MAJMUDAR
23190	FA/3328/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL TRIKAMBHAI,	MR SP MAJMUDAR

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23191	FA/3329/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN WD/O RANCHHODBHAI HANSJIBHAI,	MR SP MAJMUDAR
23192	FA/3330/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN LALJIBHAI,DAHIBEN LALJIBHAI	MR SP MAJMUDAR
23193	FA/3331/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI ASHABHAI,YOGESHBHAI ASHABHAI,UPENDRABHAI ASHABHAI	
23194	FA/3332/2008	15/09/2008	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI MULJIBHAI,RAJENDRAKUMAR MULJIBHAI,SHANTILAL BAKORBHAI	
23195	FA/3333/2008	25/08/2008	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	REKHABEN KIRITBHAI PATANWADIA,KAPILABEN RAMJIBHAI PATANWADIA,UDAYSINH BABARSINH PAWA,ARVIND SOMABHAI PATANWADIA	
23196	FA/3334/2008	07/08/2008	NEW INDIA ASSURANCE CO LTD THROUGH,	MR SHASHIKANT S GADE	PRAVINSINH GOVINGSINH CHUDASAMA,DEVJIBHAI TALSHIBHAI MAKWANA,GULABBHAI DEVJIBHAI MAKWANA,NAVALBHAI DEVJIBHAI MAKWANA,NAYNABEN DEVJIBHAI MAKWANA,SANJAYBHAI DEVJIBHAI MAKWANA	
23197	FA/3335/2008	08/09/2008	MANILAL SAVJIBHAI CHANGELA,	MR TUSHAR L SHETH	MAKANBHAI BHIMJIBHAI PATEL,BARODA STATIONARY MART THRO' PARTNER,ORIENTAL INSURANCE CO LTD THRO'	
23198	FA/3336/2008	25/08/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SHAKUNTLABEN JAGATKISHOR RAVAL D/O PRATAPRIA TRIVEDI,HARSHADKUMAR NAVINCHANDRA SHAH,JAGATKISHOR RAMSHANKAR RAVAL,HEERALAL SHIVKEDAR YADAV,NEW INDIA ASSURANCE COMPANY LTD.	
23199	FA/3337/2008	25/08/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	JAGAT KISHOR RAMSHANKAR RAVAL,HARSHADKUMAR NAVINCHANDRA SHAH	
23200	FA/3339/2008	13/10/2010	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	LRS OF DEC. AHER RAMSHI GHELA,AHER PARBAR RAMSHI,AHER BHIMA RAMSHI,RAMIBEN RAMSHI,AHER KANA GHELA	,RULE SERVED,UNSERVED EXPIRED (R)
23201	FA/3340/2008	29/08/2011	SPECIAL LAQ OFFICER,COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.AHER RAMSHI GHELA,PARBAT RAMSHI,BHIMA RAMSHI,RAMIBEN RAMSHI	,RULE SERVED
23202	FA/3341/2008	08/08/2008	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	REVABEN SADABHAI VANKAR,	MR ASHISH H SHAH,MR JINESH H KAPADIA
23203	FA/3343/2008	06/10/2008	CHAIRMAN,	MR DHAVAL D VYAS	MESIBEN BHIMA MARAND (AHIR),GAUTAM FREIGHT PVT LTD,NARAN KHIMA HARIJAN	RULE SERVED,SERVED BY AFFIX. (R),MR BY MANKAD
23204	FA/3344/2008	04/05/2009	UNITED INDIA INS.CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SAMATRAM CHAVADA,HEIR OF DECD.AALA MALDE, MADHIBEN AALA,RAMESHCHANDRA KESHAVAJI	,MR GAURAV CHUDASAMA
23205	FA/3345/2008	04/05/2009	UNITED INDIA INS.CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MERAMAN PALA AAMBALIYA,HEIR OF DECD.AALA MALDE, MADHIBEN AALA,RAMESHCHANDRA KESHAVAJI	
23206	FA/3346/2008	04/05/2009	UNITED INDIA INS.CO.LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	KESHUR GAGA KARMUR,HEIR OF DECD.AALA MALDE, MADHIBEN AALA,RAMESHCHANDRA KESHAVAJI	
23207	FA/3347/2008	11/09/2008	NEW INDIA ASSURANCE CO LTD,	MR SHASHIKANT S GADE	SAMBHAJI D GUNDA,MANISHABEN SHANTILAL MAKWANA,MEHUL SHANTILAL MAKWANA,RAJNIKANT SHANTILAL MAKWANA,ZHAVERBEN JETHABHAI MAKWANA	
23208	FA/3348/2008	01/08/2008	THE NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	JAYSUKHBHAI D VYAS @ SARVAIYA DECEASED THRO HEIRS DHIRUBHAI,MANJUBEN DHIRUBHAI VYAS,PADUBHA AJUBHA SARVAIYA,BHALABHAI HADABHAI DANGAR	
23209	FA/3349/2008	14/10/2008	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	PARK FISHNET PVT LTD,	MR PRABHAKAR UPADYAY

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23210	FA/3350/2008	01/08/2008	THE NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	INDUBEN JAYSUKHBHAI VYAS DECEASED THRO HEIRS DHIRUBHAI,MANJUBEN DHIRUBHAI VYAS,PADUBHA AJUBHA SARVAIYA,BHALABHAI HADABHAI DANGAR	
23211	FA/3351/2008	24/09/2015	THE ORIENTAL INSURANCE CO LTD,	MR HS MUNSHAW	MAHENDRAKUMAR BHIKHABHAI PATEL,BABUBHAI LILABHAI PATEL	RULE SERVED,MR VICKY B MEHTA
23212	FA/3352/2008	01/08/2008	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	DOSABHAI LAKHMANBHAI MORI SINCE DECD. THROUGH HEIRS,DHANIBEN DOSABHAI MORI,RAPUBHAI DOSABHAI MORI,LAKHMANBHAI SAMATBHAI MORI,KARSHANBHAI DHULABHAI	
23213	FA/3353/2008	01/08/2008	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	RAJIBHAI NARANBHAI GARCHAR SINCE DECD. THROUGH HEIRS,RABHIBEN RAJIBHAI GARCHAR,DEVABHAI RAJIBHAI GARCHAR MINOR,DEVABHAI RAJIBHAI GARCHAR MINOR,PRAVINBHAI RAJIBHAI GARCHAR MINOR,NARANBHAI BHUDABHAI GARCHAR,DEVAIBEN NARANBHAI GARCHAR,KARHSANBHAI DULABHAI	
23214	FA/3354/2008	01/08/2008	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	KISHABHAI NARANBHAI SINGHAL SINCE DECD. THROUGH HEIRS,RAJIBEN KISHABHAI SINGHAL,HETALBEN KISHABHAI SINGHAL MINOR,NARANBHAI JETHABHAI SINGHAL,LAKHIBEN NARANBHAI SINGHAL,BALABHAI RAMABHAI RABARI	
23215	FA/3355/2008	01/08/2008	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	LAKHMANBHAI DHANABHAI MORI SINCE DECD. THROUGH HEIRS,NATHIBEN DHANABHAI MORI,BADHIBEN DHANABHAI MORI,VALIBEN DHANABHAI MORI,LILUBEN DHANABHAI MORI,KARHSANBHAI DULABHAI	
23216	FA/3356/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIHOLA RANJITSINH AMARSINH,	
23217	FA/3357/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAHEBSINH CHAGANJI,	
23218	FA/3358/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH POPATSINH,	
23219	FA/3359/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANJI MERUJI,HIMATSINH VAJAJI,VAKHATSINH MERUJI	
23220	FA/3360/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG UDAJI,	
23221	FA/3361/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANJI MARUJI,HIMATSINH VAJAJI	
23222	FA/3362/2008	04/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANJI MERUJI,HIMATSINH VAJAJI	
23223	FA/3363/2008	29/09/2008	GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,MANILAL RANCHHODDAS PATEL DECDTHRO' HIERS MANGUBEN MANILAL,MANGUBEN MANILAL,PURIBEN MANILAL	,GOVERNMENT PLEADER,RULE UNSERVED
23224	FA/3364/2008	01/09/2008	GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,GUNVANTBHAI MANILAL PATEL	GOVERNMENT PLEADER,RULE NOT RECD BACK
23225	FA/3365/2008	22/08/2008	THE ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MEERABEN RANABHAI VANSFODA (TADVI),MINOR VIJAYKUMAR RANABHAI VANSFODA,RASHMIKABEN R PATEL C/O JAINARAYAN CEMENT ARTICLE	,MS. SHAILI A KAPADIA
23226	FA/3366/2008	04/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAROT BACHUBHAI HIRALAL,	
23227	FA/3367/2008	04/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAROT KANUBHAI RUGNATHBHAI,	
23228	FA/3368/2008	04/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAROT CHINUBHAI BHURALAL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23229	FA/3369/2008	04/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAROT NAVINCHANDRA BHURALAL,	
23230	FA/3370/2008	04/08/2008	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAROT RATILAL BHURALAL,	
23231	FA/3371/2008	04/08/2008	G.S.R.T.C.,	MR HARDIK C RAWAL	BHARTIBEN ISHWARBHAI RAJPOOT,BHAVESH ISHWARBHAI RAJPOOT,DAUDKHAN DADMOHAMMADKHAN PATHAN,NILESH ISHWARBHAI RAJPOOT,ORIENTAL INSURANCE CO.LTD.	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
23232	FA/3373/2008	04/08/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	ALPESHKUMAR JAYDEVBHAI BHATT,TUSHARBHAI DILIPBHAI VEGAD	
23233	FA/3374/2008	04/08/2008	A.M.T.S.,	(MR RM CHHAYA)	JAYANTILAL PURSOTAM JETHVA,MINAXIBEN JAYANTILAL JETHVA,MIRSABMIYA SIRAJMIYA CHAUHAN,C.M.CHRISTIAN,UNITED INDIA INSURANCE CO. LTD	
23234	FA/3375/2008	06/05/2009	THE PROJECT MANAGER ONGC LTD,	MR RR MARSHALL	DINESHCHANRA NAROTTAMDAS,DAHIBEN NAROTTAMDAS,TARABEN NAROTTAMDAS PATEL,THE SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,RULE SERVED
23235	FA/3376/2008	04/08/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	MUKESH DAYALJI THAKKAR,NILESH DAYALJI THAKKAR,HIREN MADHUSUDAN THAKKAR	
23236	FA/3377/2008	04/08/2008	ICICI LOMABRD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	RASIKBHAI NARANBHAI KUNDADIYA,ASHISH RASIKBHAI KUNDADIYA	
23237	FA/3378/2008	04/08/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	CHAGANBHAI TAPUBHAI JETHWA,BHANUBEN CHAGANBHAI JETHWA,MUKESHBHAI BHIKHUBHAI TRIVEDI	
23238	FA/3379/2008	12/12/2015	ASHMITABEN JAYESHBHAI TRIVEDI,HIRAL JAYESHBHAI TRIVEDI MINOR,HEMANT JAYESHBHAI TRIVEDI MINOR,PREMILABEN MANHARLAL TRIVEDI	MR JIGAR P RAVAL	RINABEN MITESHBHAI SURESHBHAI DHAMSANIYA,RAJESH OIL (KAKE) INDUSTRIES PVT LTD THROUGH DIRECTOR,BAJAJ ALIANCE GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
23239	FA/3380/2008	15/10/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SIPAI UMARBHAI FATEHBHAI DECD.THROUGH LRS,ALAMBEN WD/O UMARBHAI,NABIBHAI UMARBHAI SIPAI(MALEK),SIKANDARBHAI UMARBHAI SIPAI (MALEK),HABIBBHAI UMARBHAI SIPAI(MALEK,MADINABEN D/O UMARBHAI,SALMABEN D/O UMARBHAI,DY.ENGINEER	,RULE NOT RECD BACK,RULE SERVED
23240	FA/3381/2008	15/10/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	AMIRBHAI GULABHAI DECD.THROUGH LRS,ALLARAKHIBEN WD/O AMIRBHAI,AHMEDBHAI AMIRBHAI,JUBEDABEN D/O AMIRBHAI,HASUBHAI GULABBHAI,DY. ENGINEER	,RULE NOT RECD BACK,RULE SERVED
23241	FA/3382/2008	15/10/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DESAI MAFABHAI GOVABHAI(DECD THRO' HIS HEIRS AND L/R),DESAI RAJUBHAI MAFABHAI,DESAI LABHUBHAI MAFABHAI,DESAI SHILPABEN MAFABHAI,DESAI TAKHIBEN MAFABHAI,SARDAR SAROVAR NARMADA NIGAM LTD.	,RULE SERVED,MR AMIT C NANAVATI
23242	FA/3383/2008	04/08/2008	EXECUTIVE ENGINEER,SPECIAL LAND AZQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMESHBHAI JALAMBHAI HEIRS OF JOSHI FULJI,	
23243	FA/3384/2008	04/08/2008	EXECUTIVE ENGINEER,SPECIAL LAND AZQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI JIVIBEN WD/O MATHURBHAI ISHWARBHAI,	
23244	FA/3385/2008	03/07/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL TRIKAMBHAI THAKARSIBHAI SINCE DECD. THRO' HIS HEIRS,SAKUBEN TRIKAMBHAI WD/O TRIKAMBHAI THAKARSIBHAI,UGARIBEN TRIKAMBHAI C/O UGARIBEN VALJIBHAI,LILABEN TRIKAMBHAI C/O LILABEN BHIKHABHAI,NANJIBHAI TRIKAMBHAI,KRISHNABEN TRIKAMBHAI C/O KRISHNABEN N MAGAMBHAI,SHARDABEN TRIKAMBHAI C/O SHARDABEN KARSANBHAI,GAURIBEN TRIKAMBHAI C/O GAURIBEN GOVINDBHAI,HARESHBHAI TRIKAMBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR AB GATESHANIYA

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23245	FA/3386/2008	11/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SUTHAR MANIBHAI LALLUBHAI DECD.THROUGH LRS,SHAKRIBEN W/O MANILAL LALLUBHAI,JAYANTIBHAI,VIMLABEN D/O MANILAL LALLUBHAI,KANUBHAI S/O MANILAL LALLUBHAIDECD.THROUGH LRS,PARSHOTTAMBHAI S/O MANILAL LALLUBHAI,RAJUBHAI S/O MANILAL LALLUBHAI,MANEKLAL S/O MANILAL LALLUBHAI,BHARATBHAI S/O MANILAL LALLUBHAI,SANJAYKUMAR S/O KANUBHAI,MANJULABEN W/O KANUBHAI,ASHOKBHAI S/O KANUBHAI,DY.ENGINEER	
23246	FA/3387/2008	02/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH KESHARISINH,	MR YN RAVANI
23247	FA/3388/2008	02/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DABHAIBHAI ANOPSANG,	MR YN RAVANI
23248	FA/3389/2008	02/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH MOHANSINH THROUGH HEIR PRABHATSINH MOHANSINH,	MR YN RAVANI
23249	FA/3390/2008	05/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH ABHESINH,	
23250	FA/3391/2008	02/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHARISINH MADHAVSINH CHAVADA THROUGH HEIRS,UDESANG KESHARISANG,NARPATSANG KESHARISANG,RATANBEN KESHARISANG,NIRUBEN KESHARISANG	,RULE SERVED,MR YN RAVANI
23251	FA/3392/2008	05/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG PARBATSANG,	MR YN RAVANI
23252	FA/3393/2008	05/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI DHANABHAI THROUGH HEIRS,NAGJIBHAI BECHARBHAI,KASHIBEN BAHECHARBHAI,PARBHUBEN BAHECHARBHAI,KAMALABEN BAHECHARBHAI	,MR YN RAVANI
23253	FA/3394/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKWANA KACHARUSINH DANSINH,MAKWANA RUPSINH DANSINH	
23254	FA/3395/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI PUNJABHAI,	
23255	FA/3396/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGUBEN MANILAL,	
23256	FA/3397/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI MULABHAI,	
23257	FA/3398/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BECHARBHAI TALSIBHAI,	
23258	FA/3399/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI HIRABHAI,	
23259	FA/3400/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JOITABHAI RANCHHODBHAI,	
23260	FA/3401/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI DAVABHAI,	
23261	FA/3402/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANCHIBEN,PATEL NAGINBHAI DHULABHAI	
23262	FA/3403/2008	05/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI AMICHANDBHAI,	
23263	FA/3404/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL DEVJIBHAI PATEL,JAYANTIBHAI DEVJIBHAI PATEL	MR JITENDRA M PATEL
23264	FA/3405/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI HIRABHAI PATEL SINCE DECD. THROUGH HEIRS,KAPILABEN CHIMANBHAI PATEL,ARVINDBHAI CHIMANBHAI PATEL,VINODBHAI CHIMANBHAI PATEL	,MR JITENDRA M PATEL

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23265	FA/3406/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI RANCHHODBHAI PATEL,RAMESHBHAI RACHHODBHAI PATEL	MR JITENDRA M PATEL
23266	FA/3407/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNAMBHAI AMBALAL PATEL,	MR JITENDRA M PATEL
23267	FA/3408/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHLADBHAI GOVINDBHAI PATEL,NAVINBHAI GOVINDBHAI PATEL	MR JITENDRA M PATEL
23268	FA/3409/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI ZAVERBHAI PATEL,KARSHANBHAI ZAVERBHAI PATEL,LALITABEN GOPALBHAI PATEL,HARESHBHAI GOPALBHAI PATEL,UMESHBHAI GOPALBHAI PATEL,MANISHBHAI GOPALBHAI PATEL	MR JITENDRA M PATEL
23269	FA/3410/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASINGBHAI GIRDHARBHAI PATEL,	MR JITENDRA M PATEL
23270	FA/3411/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHALADBHAI GOVINDBHAI PATEL,	MR JITENDRA M PATEL
23271	FA/3412/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED KARSANBHI BHAGWANBHAI RABARI,LILABEN KARSANBHAI RABARI,AMARBEN KARSANBHAI RABARI,KAMIBEN KARSANBHAI RABARI,GOVINDBHAI KARSANBHAI RABARI,MANIBEN KARSANBHAI RABARI,GANGABEN KARSANBHAI RABARI	MR JITENDRA M PATEL
23272	FA/3413/2008	13/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED BAPULAL TRIMAMBHAI CHUNAWALA,SHANTABEN BAPULAL CHUNAWALA,ABHESANG BAPULAL CHUNAWALA,RAJUBHAI BAPULAL CHUNAWALA,BHIKHIBEN BAPULAL CHUNAWALA,HANSHABEN BAPULAL CHUNAWALA,MANJULABEN BAPULAL CHUNAWALA,INDIRABEN KANUBHAI CHUNAWALA,ASHISHBHAI KANUBHAI CHUNAWALA,PAYALBEN KANUBHAI CHUNAWALA	MR JITENDRA M PATEL
23273	FA/3414/2008	05/08/2008	KUBERBHAI SOMNABHAI CHAUHAN,	MR HK ACHARYA,(MR KS ACHARYA)	NISSAN CONSTRUCTION PVT LTD,NEW INDIA INSURANCEC CO. LTD	MR KV GADHIA,MR PR NANAVATI
23274	FA/3416/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI KESURBHAI PATEL,	MR JAYRAJ CHAUHAN
23275	FA/3417/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAGAJIBHAI JIVABHAI PATEL THRO' POA DAHYABHAI P PATEL,	MR JAYRAJ CHAUHAN
23276	FA/3418/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIKAMBHAI JADAVBHAI PATEL THRO' MADHUBHAI S PATEL,	MR JAYRAJ CHAUHAN
23277	FA/3419/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALITABEN AMBALAL PATEL THRO' P/A KANCHANBHAI A PATEL,	MR JAYRAJ CHAUHAN
23278	FA/3420/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI PARSOTTAMBHAI PATEL THRO' BHIKHABHAI M PATEL,	MR TRILOK J PATEL
23279	FA/3421/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBUBHAI ZAVERBHAI PATEL C/O KANCHANBEN ZAVERBHAI PATEL,	MR JAYRAJ CHAUHAN
23280	FA/3422/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASHRAMBHAI LAVGHANBHAI RABARI,	MR JAYRAJ CHAUHAN
23281	FA/3423/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI FULJIBHAI PATEL,	MR JAYRAJ CHAUHAN
23282	FA/3424/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	JARAMBHAI BALABHAI,EXECUTIVE ENGINEER	

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23283	FA/3425/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	RASULKHA NADIRKHA DECD.THROUGH LRS,SURJBABIBI RASULKHA WD/O RASULKHA NADIRKHA,SAHIDKHA RASULKHA S/O RASULKHA NADIRKHA,MAHMAD IQUBAL RASULKHA S/O RASULKHA NADIRKHA,LIYAKATALI RASULKHA S/O RASULKHA NADIRKHA,RUKSANABIBI JALALLUDIN D/O RASULKHA NADIRKHA,VAHIDBIBI SAHIDKHA WD/O SAHIDKHA RASULKHA,JOHRABIBI MAHAMD IQUBAL WD/O MAHMAD IQUBAL RASULKHA,NAHARULLAKHA SAHIDKHA S/O SAHIDKHA RASULKHA,SHAHNAVAZ SAHIDKHA S/O SAHIDKHA RASULKHA,EXECUTIVE ENGINEER	
23284	FA/3426/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	JETHIBEN AMRUTBHAI,EXECUTIVE ENGINEER	
23285	FA/3427/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI RAMGADHBHAI,EXECUTIVE ENGINEER	
23286	FA/3428/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	RAMESHBHAI AMBALAL,EXECUTIVE ENGINEER	
23287	FA/3429/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	KANTIBHAI PIDABHAI,EXECUTIVE ENGINEER	
23288	FA/3430/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGVANBHAI RADTABHAI,EXECUTIVE ENGINEER	
23289	FA/3431/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI DEVABHAI,EXECUTIVE ENGINEER	
23290	FA/3432/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	SURESHBHAI MAGANBHAI,EXECUTIVE ENGINEER	
23291	FA/3433/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	ROOKHIBEN PUNABHAI,EXECUTIVE ENGINEER	
23292	FA/3434/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	LALJIBHAI CHHAGANBHAI DECD.THROUGH THE LRS,RATANBEN LALJIBHAI WD/O LALJIBHAI CHHAGANBHAI,SUBHADRABEN RAMANBHAI D/O LALJIBHAI CHHAGANBHAI,RAJESHBHAI LALJIBHAI D/O S/O LALJIBHAI CHHAGANBHAI,SUMITRABEN LALJIBHAI D/O LALJIBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	
23293	FA/3435/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	CHIMANBHAI DULABHAI,EXECUTIVE ENGINEER	
23294	FA/3436/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	LAXMANBHAI BHUDARBHAI,EXECUTIVE ENGINEER	
23295	FA/3437/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	JESANGBHAI RATILAL TADVI,EXECUTIVE ENGINEER	
23296	FA/3438/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	JIBHAI REVABHAI,EXECUTIVE ENGINEER	
23297	FA/3439/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINBHAI DHIRABHAI,EXECUTIVE ENGINEER	
23298	FA/3440/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	GOKULBHAI BHAYLABHAI,EXECUTIVE ENGINEER	
23299	FA/3441/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	LAXMANBHAI DALUBHAI,EXECUTIVE ENGINEER	
23300	FA/3442/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWARBHAI VANJIBHAI,EXECUTIVE ENGINEER	
23301	FA/3443/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	L/H. OF PASABHAI NARSINHBHAI,GAJABEN PASABHAI,MANJULABEN PASABHAI,EXECUTIVE ENGINEER	
23302	FA/3444/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	JAYABTIBHAI MAGANBHAI,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23303	FA/3445/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	VISHNUBHAI UTTAMBHAI BHIL,EXECUTIVE ENGINEER	
23304	FA/3446/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	GOVINDBHAI SHIVABHAI TADVI,EXECUTIVE ENGINEER	
23305	FA/3447/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	VITTHALBHAI DHOLABHAI,EXECUTIVE ENGINEER	
23306	FA/3448/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	L/H. OF MAGANBHAI SHIVABHAI,GASUBEN MAGANBHAI,GANPATBHAI MAGANBHAI,RATILAL GANPATBHAI,EXECUTIVE ENGINEER	
23307	FA/3449/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	LALLUBHAI SOMABHAI,EXECUTIVE ENGINEER	
23308	FA/3450/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	BHURABHAI BADHARBHAI TADVI,EXECUTIVE ENGINEER	
23309	FA/3451/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	KANTIBHA BHANABHAI TADVI,EXECUTIVE ENGINEER	
23310	FA/3452/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWARBHAI VANJIBHAI,EXECUTIVE ENGINEER	
23311	FA/3453/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	JAYANTIBHAI HARIBHAI,EXECUTIVE ENGINEER	
23312	FA/3454/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	SUMANBHAI AMBALAL TADVI,EXECUTIVE ENGINEER	
23313	FA/3455/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	SHANKERBHAI JESANGBHAI,EXECUTIVE ENGINEER	
23314	FA/3456/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	KARSANBHAI DEPABHAI BHIL,EXECUTIVE ENGINEER	
23315	FA/3457/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	LALJIBHAI CHHAGANBHAI DECD.THROUGH THE LRS,RATANBEN LALJIBHAI WD/O LALJIBHAI CHHAGANBHAI,SUBHADRABEN RAMANBHAI D/O LALJIBHAI CHHAGANBHAI,RAJESHBHAI LALJIBHAI S/O LALJIBHAI CHHAGANBHAI,SUMITABEN LALJIBHAI D/O LALJIBHAI CHHAGANBHAI,EXECUTIVE ENGINEER	
23316	FA/3458/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	VECHANBHAI KADVABHAI,EXECUTIVE ENGINEER	
23317	FA/3459/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	PUNJIBEN GANESHBHAI,EXECUTIVE ENGINEER	
23318	FA/3460/2008	05/08/2008	SPL.LAQ OFFICER (NARMADA YOJNA),STATE OF GUJARAT	GOVERNMENT PLEADER	ARJUNBHAI BHAYJIBHAI,EXECUTIVE ENGINEER	
23319	FA/3461/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL RATIBHAI PRAHLADBHAI,PATEL GUNVANTBHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK
23320	FA/3462/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL AMRATLAL JOITARAM,PATEL BHOLABHAI JOITARAM,PATEL RAMESHCHANDRA BHAILALBHAI,PATEL CHIMANBHAI BHAILALBHAI,PATEL RAJNIKANT BHAILALBHAI,PATEL LAXMIBEN PRAHLADDAS,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK
23321	FA/3463/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL CHHABILBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK
23322	FA/3464/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	PATEL ATMARAM PUNJIDAS,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK, (MR A J PATEL)
23323	FA/3465/2008	01/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RAMESHBHAI BHAILALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK, (MR A J PATEL)

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23324	FA/3466/2008	05/08/2008	GENERAL MANAGER, LAQ,	MR RR MARSHALL	DECEASED HAJI MUSA ADAM ISAP THROUGH HIS LEGAL HEIRS,YUNUSBHAI HAJI MUSA,DAUDBHAI HAJI MUSA,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	
23325	FA/3467/2008	05/08/2008	GENERAL MANAGER, LAQ,	MR RR MARSHALL	DECEASED HANIF ISE ADAM MUSE THRO'HEIR RAFIQ ISEBHAI ADAM,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	
23326	FA/3468/2008	05/08/2008	GENERAL MANAGER, LAQ,	MR RR MARSHALL	SULEMAN HAJI ISEBHAI,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	
23327	FA/3469/2008	05/08/2008	GENERAL MANAGER, LAQ,	MR RR MARSHALL	DECEASED AHMED UMARJI ASMAL,THRO'HEIR YUSUF AHMED UMARJI,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	
23328	FA/3470/2008	13/10/2008	SPEICAL LAQ OFFICER,	GOVERNMENT PLEADER	CHAUDHARI DALSANGBHAI MADHABHAI,SARDAR SAROVAR NARMADA NIGAM LTD, GANDHNAGAR	RULE SERVED BY DS
23329	FA/3471/2008	06/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RAMSINH CHANDANSINH VAGHELA,EXECUTIVE ENGINEER	,(MR A J PATEL)
23330	FA/3472/2008	07/08/2008	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	JIVRAJBHAI KALABHAI BHADANI,VASANTBEN JIVRAJBHAI BHADANI,MUKESH WADILAL VASAVA,VIJAY TRANSPORT 1-2	
23331	FA/3473/2008	05/08/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	RAMANBHAI DAHYABHAI RAWAL,BABUBHAI VELJIBHAI CHAUDHARI,PATEL DHANABHAI NARANDAS	
23332	FA/3474/2008	15/02/2011	GENERAL MANAGER,	MR RR MARSHALL	SANKARBHAI MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS
23333	FA/3475/2008	06/08/2008	GORDHAN MAVJEE KANJIYA (DEVIPUJAK),	(MR PRANAV M RAVAL)	GULAMABANI ABDULKAYUM MISTRY,KULDEEP PRADEEPJEE SANKHLA (MALI),UNITED INDIA INSURANCE COMPANY LTD	
23334	FA/3476/2008	08/08/2008	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	PEPIBEN DHANAJI,	MS ASHA H GUPTA
23335	FA/3478/2008	23/03/2011	RAMJIBHAI KUNVAERJIBHAI ZALODIA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23336	FA/3479/2008	23/03/2011	SHANTIBEN CHATURBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23337	FA/3480/2008	23/03/2011	HEIRS OF DECD. LALJIBHAI PREMJIBHAI VIDJA,KASHIBEN LALJIBHAI VIDJA,BHAGWATIBEN LALJIBHAI VIDJA,CHHAGANBHAI LALJIBHAI VIDJA,NANDLAL LALJIBHAI VIDJA,KANTABEN LALJIBHAI VIDJA,SARSWATIBEN LALJIBHAI VIDJA	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23338	FA/3481/2008	23/03/2011	SHANTILAL AMBARAM VIDJA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23339	FA/3482/2008	23/03/2011	BHAGWANBHAI PRABHUBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23340	FA/3483/2008	23/03/2011	KOLI AVCHALBHAI NARSHIBHAI,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23341	FA/3484/2008	23/03/2011	CHATURBHAI DESHARBHAI,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23342	FA/3485/2008	23/03/2011	SUKHDEVBHAI LAKHMANBHAI SANTOKI,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED

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23343	FA/3486/2008	23/03/2011	HEIRS OF DECD. GANESHBHAI MAHADEVBHAI,PITAMBARBHAI GANESHBHAI VIDJA	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23344	FA/3487/2008	23/03/2011	NARAYAN CHAKUBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23345	FA/3488/2008	23/03/2011	KHIMJIBHAI NARSHIBHAI VIDJA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23346	FA/3489/2008	23/03/2011	TRIBHOVANBHAI KANJIBHAI NIKASANIYA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23347	FA/3490/2008	23/03/2011	HEIRS OF DECD. KANJIBHAI MULJIBHAI UBHADIYA,REVIBEN KANJIBHAI UBHADIYA,NABUBEN KANJIBHAI UBHADIYA,DURLABHJI KANJIBHAI UBHADIYA,VAJIBEN KANJIBHAI UBHADIYA,AMRATLAL KANJIBHAI UBHADIYA,SAVITABEN KANJIBHAI UBHADIYA,RAMABEN KANJIBHAI UBHADIYA,BHAGWATIBEN KANJIBHAI UBHADIYA,GIRISHBHAI KANJIBHAI UBHADIYA	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23348	FA/3491/2008	23/03/2011	LABHUBHAI CHATURBHAI UBHADIYA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23349	FA/3492/2008	23/03/2011	BABULAL VASHRAMBHAI SANTOKI,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23350	FA/3493/2008	23/03/2011	KARSHANBHAI MAHADEVBHAI UBHADIYA,	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23351	FA/3494/2008	23/03/2011	KALIDAS JASMATBHAI SANTOKI,CHHAGANBHAI JASMATIBHAI SANTOKI	MR NV GANDHI	OFFICE OF THE SPCIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER,RULE SERVED
23352	FA/3505/2008	11/12/2008	SPL.LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN W/O MATHUR CHHITA DECD.THROUGH THE LRS,MADHUBEN BHARATBHAI PADHIYAR D/O MATHUR CHHITA,SANTABEN ASHABHAI PARMAR D/O ,MATHUR CHHITA,SANTABEN MATHURBHAI	,RULE NOT RECD BACK,RULE SERVED
23353	FA/3506/2008	07/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HUSENBHAI RAHEMANBHAI,VALIBHAI HUSENBHAI,GULAMRASUL HUSENBHAI,GULAMNABI HUSENBHAI,HALIMBEN HUSENBHAI,KARIYAMBEN HUSENBHAI,RAHIMBHAI HUSENBHAI,NURIBEN HUSENBHAI,GAFURBEN HUSENBHAI,RASULBHAI HUSENBHAI DECD.THROUGH LRS,VALIBHAI S/O RASULBEN,GULAMRASUL S/O RASULBEN,GULAMNABI S/O RASULBEN,HALIMBEN D/O RASULBEN,KARIYAMBEN D/O RASULBEN,RAHIMBEN D/O RASULBEN,NURIBEN D/O RASULBEN,GAFURBEN D/O RASULBEN	
23354	FA/3507/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI AMTHABHAI DECD.THROUGH THE LRS,PATEL AMRUTBHAI ISHWARBHAI C/O AMRUT ENGINEERING,PATEL DAIBEN KANTILAL,PATEL KATABEN ISHWARBHAI,PATEL SAVITABEN NATWALAL,PATEL KOKILABEN NATWARLAL,PATEL AMTHIBEN ISHWARBHAI	

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23355	FA/3508/2008	10/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOTIBHAI MANSANGBHAI VAGHELA DECD.THROUGH THE LRS,VIJAYSINH MOTISINH (SON),AANANDBEN MOTISINH (D/O) W/O BHARATSINH S.KHER,VIMLABEN MOTISINH (D/O) W/O VIKRAMSINH GOHIL,PREMILABEN MOTISINH (D/O) W/O ARJUNSINH S PARMAR,JYOTSNABEN MOTISINH (D/O) W/O PRAVINSINH JIVANSINH	,RULE SERVED
23356	FA/3509/2008	07/08/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL GANAPATBHAI ZAVARMBHAI,	
23357	FA/3510/2008	06/08/2008	GENERAL MANAGER,	MR RR MARSHALL	SPECIAL LAND ACQUISITION OFFICER,KERSINH GUMANSINH ZALA ADMINISTRATOR OF ATMARAM	
23358	FA/3513/2008	05/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI SOMNATH (SINCE DEC'D THRO'HEIRS &LRS),JIVTIBEN W/O TRIBHOVANBHAI,PATEL DASHRATHBHAI TRIBHOVANBHAI,PATEL ISHWARBHAI TRIBHOVANBHAI,PATEL KANUBHAI TRIBHOVANBHAI,RANJANBEN TRIBHOVANBHAI PATEL,PATEL NATUBHAI TRIBHOVANBHAI	
23359	FA/3514/2008	05/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARSINHBHAI MOHANBHAI (SINCE DEC'D THRO'HEIRS & LRS),VASANTABEN W/O NARSINHBHAI,PATEL RAMESHBHAI NARSINHBHAI,PATEL ARVINDBHAI NARSINHBHAI,PATEL LALITABEN NARSINHBHAI,PATEL MANJULABEN NARSINHBHAI,PATEL BHAVISHA, MINOR	
23360	FA/3515/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JETHALAL AMARCHAND SINCE DECD.THROGH HIS HEIRS,KANCHANBEN,HARSHABEN,RAMILABEN,SUNITABEN,JAGRUTIBEN,NEETABEN,PRAFULBHAI,PRAKASHBHAI,KIRITBHAI,EXECUTIVE ENGINEER	
23361	FA/3516/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHIVABHAI POPATBHAI,EXECUTIVE ENGINEER	
23362	FA/3517/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SODABHAI JETHABHAI,EXECUTIVE ENGINEER	
23363	FA/3518/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARJIVANBHAI JERAMBHAI,EXECUTIVE ENGINEER	
23364	FA/3519/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANSUKHBHAI KARUBHAI,EXECUTIVE ENGINEER	
23365	FA/3520/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NATHABHAI KARUBHAI,EXECUTIVE ENGINEER	
23366	FA/3521/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MADHABHAI KARSHANBHAI,EXECUTIVE ENGINEER	
23367	FA/3522/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MADHABHAI KARSHANBHAI,EXECUTIVE ENGINEER	
23368	FA/3523/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRABHAI RUPSANGBHAI,EXECUTIVE ENGINEER	
23369	FA/3524/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	RACHHODBHAI ZHAVERBHAI,EXECUTIVE ENGINEER	
23370	FA/3525/2008	07/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MADHABHAI AMARSINHBHAI,EXECUTIVE ENGINEER	
23371	FA/3527/2008	07/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTABEN TRIKAMBHAI SINCE DIED HIS HEIRS,PATEL SAVITABEN TRIKAMBHAI,PATEL BHARATBHAI TRIKAMBHAI,PATEL SAVITRIBEN TRIKAMBHAI,PATEL SANJAYBHAI TRIKAMBHAI,PATEL SARASWATIBEN TRIKAMBHAI,PATEL MAYURBHAI TRIKAMBHAI	
23372	FA/3528/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MULJIBHAI SINCE DECD. THROUGH HEIRS,CHANDRAKANT DAHYABHAI,DHANLAXMIBEN DAHYABHAI,SURESHBHAI DAHYABHAI,HASMUKHBHAI DAHYABHAI	,RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL

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23373	FA/3529/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI SOMABHAI,	MR BS PATEL,MRS RANJAN B PATEL
23374	FA/3530/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARMANBHAI KHODABHAI,	MR BS PATEL,MRS RANJAN B PATEL
23375	FA/3531/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULBHAI ADAMBHAI,	MR BS PATEL,MRS RANJAN B PATEL
23376	FA/3532/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI HARMANBHAI,	MR BS PATEL,MRS RANJAN B PATEL
23377	FA/3533/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS KHODABHAI,	MR BS PATEL,MRS RANJAN B PATEL
23378	FA/3534/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI MANGALBHAI SINCE DECD. THROUGH HEIRS,JAYANTIBHAI PARSHOTTAM	,MR BS PATEL,MRS RANJAN B PATEL
23379	FA/3535/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURYAKANT DAHYABHAI,	MR BS PATEL,MRS RANJAN B PATEL
23380	FA/3536/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINUBHAI BHAILALBHAI,	MR BS PATEL,MRS RANJAN B PATEL
23381	FA/3537/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHALAXMIBEN HASMUKHBHAI,	MR BS PATEL,MRS RANJAN B PATEL
23382	FA/3538/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI BHAGAWANBHAI,	MR BS PATEL,MRS RANJAN B PATEL
23383	FA/3539/2008	03/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MULJIBHAI SINCE DECD. THROUGH HEIRS,CHANDRAKANT DAHYABHAI,DHANLAXMIBEN DAHYABHAI,SURESHBHAI DAHYABHAI,HASMUKHBHAI DAHYABHAI	,RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
23384	FA/3540/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATBHAI CHHITABHAI,	MR BS PATEL
23385	FA/3541/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI CHIMANBHAI,	MR BS PATEL,MRS RANJAN B PATEL
23386	FA/3542/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI KOYJIBHAI,	MR BS PATEL
23387	FA/3543/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.JETHABHAI LALLUBHAI,KAMLABEN CHANDUBHAI,BHIKHABHAI CHANDUBHAI,DIWALIBEN CHANDUBHAI,MAHENDRABHAI CHANDUBHAI	,RULE SERVED,MR BS PATEL
23388	FA/3544/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI JINABHAI,	MR BS PATEL,MRS RANJAN B PATEL
23389	FA/3545/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAKORBHAI KASHIBHAI SINCE DECD THROUGH HEIRS,PRABHATBHAI BAKORBHAI,ARJUNBHAI BAKORBHAI,BHIKHABHAI BAKORBHAI,KANTABEN BAKORBHAI,LALITABEN BAKORBHAI	,RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
23390	FA/3546/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI PRABHATBHAI SINCE DECD. THROUGH HEIRS,NANABHAI KHODABHAI,MANILAL KHODABHAI,GOVINDBHAI KHODABHAI,DHANIBEN KHODABHAI,BHIKHIBEN KHODABHAI	,RULE SERVED,MR BS PATEL
23391	FA/3547/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATESINH NARABHAI SINCE DECD. THROUGH HEIRS,UJAMBEN FATESINH,RANCHHODBHAI FATESINH,REVABEN FATESINH,HATHISINH FATESINH,AMARSINH FATESINH,KARSANBEN HIMMATSINH,RATANSINH NARABHAI	,SERVED BY AFFIX. (R),MR BS PATEL
23392	FA/3548/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI MOHANBHAI,	MR BS PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23393	FA/3549/2008	02/05/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI BAKORBHAI SINCE DECD. THROUGH HEIRS,FULIBEN CHIMANBHAI,JAGDISHBHAI CHIMANBHAI,HASMUKHBHAI CHIMANBHAI,BHARATBHAI CHIMANBHAI,SUDHABEN CHIMANBHAI	,RULE SERVED,MR BS PATEL
23394	FA/3550/2008	11/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUDDHISAGAR BHAIJIBHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL
23395	FA/3551/2008	07/08/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	VIJAY SAVJIBHAI DEVIPUJAK,SAVJIBHAI BACHUBHAI RATHOD	
23396	FA/3552/2008	11/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUNYABHAI JASHWANTRAY KALE,	MR BS PATEL,MRS RANJAN B PATEL
23397	FA/3553/2008	06/05/2009	THE PROJECT MANAGER ONGC LTD,	MR RR MARSHALL	GOKULDAS LALDAS DECD.THROUGH THE LRS,PRAHALADBHAI GOKALDAS PATEL,PARSHOTAMDAS GOKALDAS PATEL,THE SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER
23398	FA/3554/2008	15/04/2009	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	VISHRAM BHIMJI KHETANI,KUNVERBAI VISHRAM KHETANI,VALBAI GOVIND KHETANI,BIPIN GOVING KHETANI; MINOR THRO VALBAI GOVIND KHETANI,KETAN GOVIND KHETANI; MINOR THRO VALBAI GOVIND KHETANI,MANISH GOVIND KHETANI; MINOR THRO VALBAI GOVIND KHETANI,RINKALBEN GOVIND KHETANI; MINOR THEO VALBAI G. KHETANI,RAVJI MAVJI VARSANI	RULE SERVED,(MR MB GANDHI),MR CHINMAY M GANDHI
23399	FA/3555/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	KUMBHAR SOMABHAI KODARBHAI SINCE DECD., THRO' HEIRS/LR,WD/O SOMABHAI KODHARBHAI SHIVIBEN SOMABHAI KODHARBHAI,KUMBHAI NIRANJANBHAI SOMABHAI,KUMBHAR SHAKULTHALA SOMABHAI,KUMBHAR RENUKABEN SOMABHAI,KUMBHAR HANSABEN SOMABHAI,KUMBHAR NITHINKUMAR SOMABHAI,KUMBHAR PATMABEN SOMABHAI	
23400	FA/3556/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	KUMBHAR NARMADABEN PRABHABHAI SINCE DECD. THRO' HEIRS /LR,KUMBHAR BECHARBHAI PRABHABHAI,KUMBHAR RANCHHODBHAI PRABHABHA,KUMBHAR LAXMIBEN PRABHABHAI,KUMBHAR DAHIBEN PRABHABHAI	
23401	FA/3557/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	KUMBHAR HARIBHAI CHHAGANBHAI DECD. THRO' HEIRS AND L/R,WD/O HARIBHAI CHANGANBHAI KUMBHAR LAKHMIBEN HARIBHAI,KUMBHAR DAYABHAI HARIBHAI,KUMBHAR PRAVINBHAI HARIBHAI,KUMBHAR PRAKASHBHAI HARIBHAI,KUMBHAR VIJAYABEN HARIBHAI	
23402	FA/3558/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	FAKIR AHMADSHA VALISHA MOGALSHA, DECD, THRO'HEIRS/LR,FAKIR AASINSHA AHMEDSHA,FAKIR SULTHANSHA AHMEDSHA,FAKIR SATTARSHA AHMEDSHA,FAKIR IQBARSHA AHMEDSHA	
23403	FA/3559/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	MOCHI BABUBHAI MADHABHAI SINCE DECD., THRO' WIDOW & L/R,MOCHI BHIKHIBEN BABUBHAI,MOCHI YOGESHKUMAR BABUBHAI,MOCHI JAGRUTIBEN BABUBHAI,MOCHI TALLIKABEN BABUBHAI,MOCHI SANGEETABEN BABUBHAI	
23404	FA/3560/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	MOCHI MANABHAI MADHABHAI DECD. THRO'HIS WIDOW & HEIR/LR,MOCHI LAXMIBEN MANIBAI,MOCHI MANJULABEN MANIBHAI,MOCHI ALKABEN MANIIBHAI	
23405	FA/3561/2008	31/07/2008	STATE OF GUJARAT,SPL.LAQ OFFICER	GOVERNMENT PLEADER	SAGAR BHAGABHAI NATHABHAI DECD. THRO' HEIRS & L/R,SAGAR SOMABHAI BHAGABHAI	
23406	FA/3562/2008	07/08/2008	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD,	MS LILU K BHAYA	DHANKIBEN KATLALBHAI RATHWA,DHANUBHAI C RATHWA,VISHWANATH JENDIYABHAI RATHWA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23407	FA/3563/2008	03/07/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL GOVINDBHAI KARSANBHAI DECD., THRO' HEIRS,SAVITABEN GOVINDBHAI WD/O GOVINDBHAI KARSANBHAI,CHAMPABEN GOVINDBHAI C/O CHAMPABEN SHAKARABHAI,ARJANBHAI GOVINDBHAI,LABHUBRN GOVINDBHAI C/O LABHUBEN GANPATBHAI,TAKHUBEN GOVINDBHAI,CHANDRIKABEN GOVINDBHAI C/O CHADRIKABEN MANSUKHBHAI,SURESHBHAI GOVINDBHAI,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED,MR AB GATESHANIYA
23408	FA/3564/2008	03/07/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL THOBHANBHAI PARSHOTTAM BHAI DECD., THRO' HEIRS,KANKUBEN THOBHANBHAI,KANUBEN THOBHANBHAI C/O KANUBEN BHIKHALAL,GANESHBHAI THOBHANBHAI,SAVJIBHAI THOBHANBHAI,GAURIBEN THOBHANBHAI,AMBARAM THOBHANBHAI,REMESHBHAI THOBHANBHAI,EXECUTIVE ENGINEER	,RULE SERVED,MR AB GATESHANIYA
23409	FA/3566/2008	29/08/2008	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	BABUBHAI SHANKARBHAI,	MR BHARAT SHAH
23410	FA/3568/2008	23/09/2008	VIJAY CHATURBHAI DANTANI,	MR MANOJ SHRIMALI	UNION OF INDIA,	MS SHILPA R SHAH
23411	FA/3569/2008	08/08/2008	VINODBHAI BHAILALBHAI,	MR SHAILESH C SHARMA	REGIONAL DIRECTOR E S I C,	MR MAYUR S BAROT
23412	FA/3571/2008	24/11/2010	BABAJI LAKSHAMANJI SOLANKI,	MR AD DESAI	JAY AMBE QUERRY THRO' H.B. PATEL,UNITED INDIA INSURANCE CO. LTD,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR,MR DHAVAL M BAROT,MR DEVDIP BRAHMBHATT
23413	FA/3573/2008	01/09/2008	GENERAL MANAGER O N G C LTD.,	MR AJAY R MEHTA	PATEL KANTIBHAI LALJIBHAI,PATEL KASTURBHAI LALJIBHAI,PATEL BALVANTBHAI LALJIBHAI,SPECIAL LAND ACQ. OFFICER	RULE NOT RECD BACK,MR YATIN SONI
23414	FA/3574/2008	01/09/2008	DEPUTY GENERAL MANAGER- OIL AND NATURAL GAS CORPN. LTD.,	MR AJAY R MEHTA	KAMLABEN MAGANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK
23415	FA/3575/2008	01/09/2008	DEPUTY GENERAL MANAGER- OIL AND NATURAL GAS CORPN. LTD.,	MR AJAY R MEHTA	BABUBHAI SHIBHAIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK
23416	FA/3576/2008	26/02/2014	O N G C LIMITED THRO' GENERAL MANAGER,	MR AJAY R MEHTA	JASHVANTBHAI MADHAVLAL PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS
23417	FA/3578/2008	24/02/2016	KRISHNAKANT KANTILAL SHAH,	MR MTM HAKIM	SANDUSHAH AHMEDSHAH DIWAN,G.S.R.T.C. LTD. (GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.)	RULE SERVED,MRS VASAVDATTA BHATT
23418	FA/3579/2008	26/07/2018	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	GEETABEN SURESHBHAI CHAUHAN,ARATIBEN SURESHBHAI CHAUHAN,DHARMESHKUMAR SURESHBHAI CHAUHAN,DIPAKBHAI KASHIRAM CHAUHAN,LILABEN DIPAKBHAI CHAUHAN,PATEL LAXMANBHAI MANGALABHAI,AMARTABHAI HARGOVANDAS PATEL	DELETED,RULE UNSERVED,MR MAKBUL I MANSURI,MR NIRAD D BUCH
23419	FA/3581/2008	16/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	BAJUBEN RAIJIBHAI KARSANBHAI,SHANKARBHAI RAIJIBHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE SERVED,MR KM SHETH
23420	FA/3582/2008	16/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	YAKUBBHAI VALIBHAI BAGAS,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
23421	FA/3583/2008	16/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	YAKUBBHAI ISAPBHAI DADA,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE NOT RECD BACK,RULE SERVED

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23422	FA/3584/2008	10/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI DEVJIBHAIDECD.THRO'HIS HEIRS,PATEL HASMUKHBHAI PARSOTAMBHAI,PATEL BHAILALBHAI PARSOTAMBHAI,PATEL MAHENDRABHAI PARSOTTAMBHAI,PAEL MANJIBHAI DEVJIBHAI DECD.THROUGH THE LRS,PARVATIBEN WD/O PATEL MANJIBHAI DEVJIBHAI,HIRALAL S/O PATEL MANJIBHAI DEVJIBHAI,KANUBHAI S/O PATEL MANJIBHAI DEVJIBHAI,CHIMANBHAI S/O PATEL MANJIBHAIDEVJIBHAI,LATABEN D/O PATEL MANJIBHAI DEVJIBHAI,PATEL PUNJABHAI DEVJIBHAI	,RULE NOT RECD BACK,MR MA KHARADI
23423	FA/3585/2008	11/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JESINGBHAI HIRABHAI DECD.THROUGH THE LRS,PATEL JESUNGBHAI HASMUKHBHAI,PATEL SUMITRABEN KANTIBHAI,PATEL SURESHBHAI JESUNBHAI DECD.THROUGH THE LRS,PATEL ARUNABEN DHASHRATHBHAI,PATEL JAYESHBHAI JESUNGBHAI,PATEL ASHISH SURESHBHAI,EXECUTIVE ENGINEER	
23424	FA/3586/2008	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHHAGANBHAI KABHAI SINCE DIED HIS HEIRS,BHUPATSING CHHGANBHAI,FATEHSING BHOOPATSING,JITENDDDRASING BHOOPATSING,DIPUBHAI BHAVUBHAI,DIPUBHAI BHAVUBHAI DODIA SINCE DIED THROUGH HIS HEIRS,DODIA VASUBEN GOVINDBHAI,SOLANKI BAKUBEN CHANDANSANG,RATHOD JANAKBEN CHANDANSINH,DABHI LEELABEN BATUKSINH,DODIA JASHMATSANG DIPUBHAI,SOLANKI DASHUBEN DIPUBHAI,VALA JAKUBEN GAJANANDBHAI	
23425	FA/3587/2008	11/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PATEL BABABHAI BECHARDAS DECD.THROUGH THE LRS,SHANTABEN BABABHAI PATEL,MANGUBEN BABABHAI PATEL,KAMUBEN BABABHAI PATEL,SITABEN BABABHAI PATEL,JESIBEN BABABHAI PATEL	
23426	FA/3588/2008	21/01/2020	MEVARAM RANAMAL SANKLECHA PROPRIETOR OF MEVARAM SANKLECH,	MR AN PATEL,MS.TRUPTI N PATEL	RAMESHBHAI ISHWARLAL PATEL PROPRIETOR OF MANEKBA,	MR AMIT C NANAVATI
23427	FA/3589/2008	09/09/2009	VARSHABEN VIPULKUMAR PARIKH,	(MR MAHENDRA K PATEL),MR MUKESH R BHATT	VIPULKUMAR JASHWANTLAL PARIKH,	MR SANJAY A MEHTA
23428	FA/3590/2008	29/09/2008	GENERAL MANAGER ONGC LTD.,	MR RAJNI H MEHTA	SPECIAL LAND ACQUISITION OFFICER,UMEDBHAI PARSHOTTAMDAS PATEL,GOMTIBEN WD/O UMEDBHAI,NATWARBHAI UMEDBHAI,SITABEN UMEDBHAI,POPATBHAI UMEDBHAI,GAURIBEN UMEDBHAI	,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR MEHUL N DAVE
23429	FA/3591/2008	11/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	TRIBHOVANBHAI BAKORBHAI PATEL (SINCE DEC'D THRO'HEIRS & LRS),JASHODABEN TRIBHOVANBHAI PATEL,ARVINDBHAI TRIBHOVANBHAI PATEL,EXECUTIVE ENGINEER	
23430	FA/3593/2008	25/08/2008	NEW INDIA ASSURANCE CO LTD.,	MS LILU K BHAYA	DHIRUBHAI BHULABHAI PATEL,SURESH MAHADEV MISHRA (DELETED,S.T.C.MOVERS PVT.LTD.,KHANDUBHAI DHEDIYABHAI PATEL	
23431	FA/3594/2008	22/09/2014	ORIENTAL INSURANCE CO. LTD,	MS LILU K BHAYA	LEGAL REPRESENTATIVES OF DECEASED HIMNASHUBHAI A. VORA,KIRANBEN HIMANSHUBHAI VORA,PRITHVISH HIMNASHUBHAI VORA,JASMIN HIMANSHUBHAI VORA,THAKORBHAI CHHATRASINH PARMAR,BHARATKUMAR SOBHAGCHANDRA SHAH	,DELETED,RULE SERVED,MR AJAY R MEHTA
23432	FA/3596/2008	12/08/2008	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	KARSAN BHIMSHI GADHAVI F/O.LATE SHRI.SUNIL,LAXMIBEN KARSAN GADHAVI M/O.LATE SHRI. SUNIL,KESHAV KHERAJ MAHESHWARI	

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23433	FA/3598/2008	12/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI MATHURBHAI (SINCE DEC'D THRO'HEIRS & LRS),SAKRIBEN WD/O PUNJABHAI MATHURBHAI,DAHYABHAI PUNJABHAI (DECEASED),RAMESHBHAI DAHYABHAI,ARJUNBHAI DAHYABHAI,MANGUBEN DAHYABHAI,KAILASHBEN ARVINDBHAI	
23434	FA/3599/2008	12/08/2008	HARESHBHAI SHAMJIBHAI NALIYAPARA,	MR TULSHI R SAVANI	SINDHA ARVIND AMARSINH,IFFCO-TOKIO GENERAL INSURANCE CO. LTD,MUKESHBHAI GIRDHARBHAI JASHVANI,NEW INDIA INSURANCE CO. LTD	
23435	FA/3600/2008	19/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINBHAI FULABHAI,MANJULABEN FULABHAI	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
23436	FA/3601/2008	10/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI CHHOTABHAI,JAYANTIBHAI CHHOTABHAI SINCE DECD. THROUGH HEIRS,CHIMANBHAI CHHOTABHAI,NATWARBHAI CHHOTABHAI	RULE SERVED
23437	FA/3602/2008	13/08/2008	G S R T C THROUGH DIVISONAL CONTROLLER,	MRS VASAVDATTA BHATT	ASHABHAI TEJABHAI PAGI,PRAVINBHAI ASHABHAI PAGI,MADHABHAI DAYABHAI BARIYA	,MR.HIREN M MODI
23438	FA/3603/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MULJBIBHAI SINCE DECD. THROUGH HEIRS,CHANDRAKANTBHAI DAHYABHAI,DHANLAXMIBEN DAHYABHAI,SURESHBHAI DAHYABHAI,HASMUKHBHAI DAHYABHAI	,RULE NOT RECD BACK,MR BS PATEL
23439	FA/3604/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI MULJIBHAI PATEL,	MR BS PATEL
23440	FA/3605/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI AMBALAL,	MR BS PATEL
23441	FA/3606/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANNALAL MANGALBHAI,	MR BS PATEL
23442	FA/3607/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI BHAILALBHAI,	MR BS PATEL
23443	FA/3608/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MULJIBHAI SINCE DECD THROUGH HEIRS,CHANDRAKANTBHAI DAHYABHAI,DHANLAXMIBEN DAHYABHAI,SURESHBHAI DAHYABHAI,HASMUKHBHAI DAHYABHAI	,RULE NOT RECD BACK,MR BS PATEL
23444	FA/3609/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULBHAI ADAMBHAI,	MR BS PATEL
23445	FA/3610/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI SUKHABHAI SINCE DECD. THROUGH HEIRS,JASUBHAI MANSUKHBHAI,BABUBHAI RANCHHODBHAI,SOMABHAI DAHYABHAI,GORDHANBHAI DAHYABHAI	,RULE NOT RECD BACK,MR BS PATEL
23446	FA/3611/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI SHANKARBHAI SINCE DECD. THROUGH HEIRS,CHIMANBHAI BHAGWANBHAI,KAILASHBEN SURYASINH,KANTABEN SURYASINH,BHIKHIBEN RAVJIBHAI,LILABEN MAHENDRABHAI	,RULE NOT RECD BACK,MR BS PATEL
23447	FA/3612/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS KHODABHAI,	MR BS PATEL
23448	FA/3613/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMGIRI BECHARGIRI,	MR BS PATEL
23449	FA/3614/2008	20/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARMANGIRI BECHARGIRI SINCE DECD. THROUGH HEIRS,LALITABEN HARMANGIRI,MAHENDRAGIRI HARSHADGIRI,HARSHAGIRI HARMANGIRI,PARSHOTTAMGIRI BECHARGIRI	,RULE NOT RECD BACK,MR BS PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23450	FA/3616/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	ANADABHAI KALABHAI SATWARA,VIRABHAI ANADABHAI SATWARA,RANCHHODBHAI ANADABHAI SATWARA,MITHABHAI ANADABHAI SATWARA,MEGHABHAI KALABHAI SATWARA,DANABHAI MEGHABHAI SATWARA,ARJANBHAI MEGHABHAI SATWARA,RAVJIBHAI MEGHABHAI SATWARA,MALABHAI KARSANBHAI SATWARA,STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23451	FA/3618/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	MEGHABHAI KALABHAI,DANABHAI MEGHABHAI,ARJAN MEGHABHAI,RAVJIBHAI MEGHABHAI,ANADABHAI KALABHAI,VIRJI ANADABHAI,RANCHHOD ANADABHAI,MITHA ANADABHAI,MALABHAI KARSANBHAI SATWARA,STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23452	FA/3619/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	MALABHAI KARSANBHAI SATWARA,ANADABHAI KALABHAI,VIRJIBHAI ANADABHAI SATWARA,RANCHHOD ANADABHAI SATWARA,MITHA ANADABHAI SATWARA,DANABHAI MEGHABHAI SATWARA,ARJAN MEGHABHAI SATWARA,RAVJIBHAI MEGHABHAI SATWARA,STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23453	FA/3634/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	DHARAMSHIBHAI AVCHALBHAI,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23454	FA/3635/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	LEGAL HEIR OF DECEASED GANESHBHAI BHIMABHAI,PARBATBHAI GANESHBHAI,LAKHMANBHAI GANESHBHAI,STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23455	FA/3636/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	DHANABHAI GOVINDBHAI DECEASED THRO LEGAL HEIRS,BECHARBHAI DHANABHAI,THE STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23456	FA/3637/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	DHANABHAI GOVINDBHAI DECEASED THRO LEGAL HEIRS,BECHARBHAI DHANABHAI,THE STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23457	FA/3638/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	MITHA MANDAN SATWARA DECEASED THRO LEGAL HEIRS,MANDANBHAI KARSANBHAI,KUNVARJI MITHABHAI,DAMABHAI MANDANBHAI,PITAMBAR BHAGABHAI SATWARA,NANJI BHAGABHAI SATWARA,THE STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23458	FA/3639/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	VASHRAMBHAI KARSHANBHAI DECEASED THRO LEGAL HEIRS,DEVKARAN VASHRAMBHAI,NAVGHANBHAI VASHRAMBHAI,THE STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23459	FA/3640/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	MITHABHAI KARSHANBHAI,THE STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23460	FA/3641/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	PARBATBHAI PARSOTTAMBHAI SATWARA,,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23461	FA/3642/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	DAMJIBHAI AVCHARBHAI HADIYAL,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23462	FA/3643/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	GOVINDBHAI MAVJIBHAI,AMARSHIBHAI MAVJIBHAI,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23463	FA/3644/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	LEGAL HEIRS OF DECD.MANJIBHAI GOVINDBHAI,KHODABHAI MANJIBHAI,PREMJIBHAI MANJIBHAI,STATE OF GUJARAT	,RULE SERVED,MS AMRITA AJMERA
23464	FA/3645/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	ODHAVJIBHAI MAVJIBHAI,DHANJIBHAI MAVJIBHAI,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23465	FA/3646/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	MALABHAI KARSHANBHAI,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23466	FA/3647/2008	06/12/2014	EXECUTIVE ENGINEER,	MR BHARAT T RAO	DEVKARAN TALSHIBHAI,STATE OF GUJARAT	RULE SERVED,MS AMRITA AJMERA
23467	FA/3648/2008	11/08/2008	KANAIYALAL MOHANLAL DHOLAKIA,	MR PINAKIN B RAVAL	SANKET JAYENDRABHAI MODI,	MR.HIREN M MODI

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23468	FA/3649/2008	12/01/2010	MAKHUBIBI FATANALI DADUMIYA SAIYED,JUBEDABIBI FATANALI DADUMIYA SAIYED,HANIFABIBI FATANALI DUDMIYA SAIYED,IBRAHIM FATANALI DADUMIYA SAIYED	MR DHARMESH R PATEL	ISHWARBHAI SHANKERBHAI RANCHODBHAI PATEL,NARANBHAI SHANKERBHAI RANCHODBHAI PATEL,RAMESHBHAI SHANKERBHAI RANCHODBHAI PATEL,GANSHBHAI SHANKERBHAI RANCHODBHAI PATEL	MR.DIPAK B PATEL
23469	FA/3650/2008	13/08/2008	NATIONAL INSURANCE CO LTD.,	MR DAKSHESH MEHTA	PRABHULAL RUPAJI TAILJI SINCE DEID HIS HEIRS,BHAGWATI PRABHULAL TAILI (MINOR) RES. THROUGH GUARDIAN,DRIVER OF TEMPO NO.GJ-7-T-7036,BABUBHAI P PATEL	,MR CB DASTOOR
23470	FA/3651/2008	16/09/2013	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CONTINENTAL CONSTRUCTION LTD,HARBANSLAL RECEIVER,J L KAPOOR (DGM CONTRACTS),UMESH RANA MANAGER FINANCE,CHANDER VERMA,M S BASI	RULE SERVED,MR KG SUKHWANI
23471	FA/3652/2008	14/12/2015	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGDISHBHAI ASHAJI MARVADI,M/S.JAYBRAHMANI TRANSPORT COMPANY,PARTNER (DECD.THROUGH LRS),BHIKHABHAI RANCHHODBHAI PRAJAPATI,MEENABEN WIDOW OF SUMABHAI SAVJIBHAI MAVI,MUKESHBHAI SUMABHAI,LIMBUBEN SUMABHAI @ HUMLABHAI,RAKESH SUMABHAI @ HUMLABHAI	,RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
23472	FA/3653/2008	05/02/2013	SAVITABEN CHANDUBHAI VALAND DELETED AS PER ORDER BELW EX58,HARSHADBHAI CHANDULAL PARREKH,DIPAKBHAI CHANDUBHAI PAREKH,SATISHBHAI CHANDUBHAI PAREKH	MR DN PANDYA	RAKESHBHAI MAHESHBHAI BAROT,MAYUDIN SAMYUDIN SHAIKH,ORIENTAL INSURANCE CO LTD,JAYNATIBHAI ANTOLBHAI PAREKH,RAMILABEN JAYANTIBHAI PAREKH,NATIONAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA,MR KASHYAP R JOSHI
23473	FA/3654/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAURISHANKAR DAYARAM PATEL,	MR VC VAGHELA
23474	FA/3655/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD UMARJI ABHARAM PATEL,	MR VC VAGHELA
23475	FA/3656/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN SHANKAR MANOR DECEASED THRO LEGAL HEIRS,ASHISHKUMAR BHIMSINH,HITESHKUMAR BHIMSINH	,MR VC VAGHELA
23476	FA/3657/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN SHIVLAL TRIBHOVAN DECEASED THRO LEGAL HEIRS,SURESHBHAI SHIVLAL,GOVINDBHAI SHIVLAL DECEASED THRO LEGAL HEIRS,MANHARBHAI SHIVLAL,SHARDABEN SHIVLAL,TARABEN SHIVLAL,BHANUBEN SHIVLAL,CHANDRIKABEN SHIVLAL,PREMILABEN SHIVLAL,SHANTABEN WD/O GOVINDBHAI SHIVLAL,RAJUBHAI GOVINDBHAI,ASHOKBHAI GOVINDBHAI	
23477	FA/3658/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI HARJIVANBHAI DECEASED THRO LEGAL HEIRS,DEVMANIBEN VITTHALBHAI WD/O HARJIVANBHAI,NANUBHAI VITTHALBHAI,KANUBHAI VITTHALBHAI,ANNUBHAI VITTHALBHAI,AMRUTBHAI VITTHALBHAI,VALJIBHAI VITTHALBHAI,NIRUBEN VITTHALBHAI,MANJULABEN VITTHALBHAI,MANUBEN VITTHALBHAI	,MR VC VAGHELA
23478	FA/3659/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIDAS BALDEVDAS RANCHHODJI MANDIR'S MAHARAJ DECEASED,JITENDRAKUMAR LAXMIDAS PANDYA,DAYALBHAI LAXMIDAS PANDYA	,MR VC VAGHELA
23479	FA/3660/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMESHKUMAR CHUNILAL PATEL,	MR VC VAGHELA
23480	FA/3661/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MINAXIBEN KANAIYALAL PATEL,	MR VC VAGHELA
23481	FA/3662/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHCHANDRA PRANSHANKAR PATEL,	MR VC VAGHELA
23482	FA/3663/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUSHPABEN D/O NAROTTAM ATMARAM,	MR VC VAGHELA

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23483	FA/3664/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAIYALAL CHUNILAL,	MR VC VAGHELA
23484	FA/3665/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN D/O NARSHIRAM DURLABHRAM DECEASED,HITESHKUMAR KANAIYALAL PATEL	,MR VC VAGHELA
23485	FA/3666/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYABEN D/O NAROTTAM ATMARAM,	MR VC VAGHELA
23486	FA/3667/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN PARSOTTAMBHAI MISTRY,	MR VC VAGHELA
23487	FA/3669/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CAHDNRAVADAN PUJABHAI PATEL,MADHUBEN CHANDRAVADAN PUJABHAI PATEL,MADHUBEN CHANDRAVADAN - ADMN. OF PANKAJ C PATEL,GEETABEN CHANDRAVADAN PATEL,MINAXIBEN CHANDRAVADAN PATEL,NATUBHAI SHANABHAI	,MR KM SHETH
23488	FA/3670/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI JIVANBHAI,	MR KM SHETH
23489	FA/3671/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS RAGHUNATH SINCE DECD THRO' MANGALBHAI PRABHUDAS,	MR KM SHETH
23490	FA/3672/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI HANSJIBHAI,NARSINHBHAI MOTIBHAI,BHUPENDRABHAI MOTIBHAI,VITHTHALBHAI MOTIBHAI	,MR KM SHETH
23491	FA/3673/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI DEVJIBHAI SINCE DECD. THRO' THAKORBHAI MOTIBHAI,	MR KM SHETH
23492	FA/3674/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTBHAI MAIJIBHAI PATEL,	MR KM SHETH
23493	FA/3675/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI MAIJIBHAI,	MR KM SHETH
23494	FA/3676/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI DAHYABHAI PATEL,NATVARBHAI DAHYABHAI PATEL	MR KM SHETH
23495	FA/3677/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANEKBEN BAKORBHAI,	MR KM SHETH
23496	FA/3678/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT MOHANBHAI PATEL,	MR KM SHETH
23497	FA/3679/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI GORDHANBHAI,SHIVABHAI SHANKARBHAI PATEL,SURAJBEN SHANKERBHAI PATEL,SHANTABEN SHANKERBHAI PATEL,MADHUBEN SHANKERBHAI PATEL,SAVITABEN SHANKERBHAI PATEL,SHANTILAL SHANKERBHAI PATEL,PARVATIBEN SHANKERBHAI PATEL,CHIMANBHAI SHANKERBHAI PATEL	,MR KM SHETH
23498	FA/3680/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTBHAI NATHABHAI,SHIVABHAI NATHABHAI	
23499	FA/3681/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI MANSANGBHAI,	
23500	FA/3682/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBHA MOHAMMAD AZAM,	MR KM SHETH
23501	FA/3683/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBEN UMAR CHHATBHA,	
23502	FA/3684/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHMMAD BADA,SUBHANBEN IBRAHIMBHAI,AHMED IBRAHIMBHAI,HUSAIN IBRAHIMBHAI,ISMAIL IBRAHIMBHAI	
23503	FA/3685/2008	14/08/2008	ICICI LOMBARD MOTOR INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GHANSHYAM MOTIBHAI PARMAR,DINESHBHAI CHIMANBHAI PARMAR (GOHEL)	
23504	FA/3686/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI RAGHAVBHAI,	

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23505	FA/3687/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI KESHARBHAI,	
23506	FA/3688/2008	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI KHIMABHAI THRO' P/A PHULABHAI KHIMABHAI,	MR VIMAL M PATEL
23507	FA/3689/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI NATHABHAI,	
23508	FA/3690/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI JIVRAJBHAI,	
23509	FA/3691/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHU ARJAN,	
23510	FA/3692/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI RANABHAI,BACHU ARJANBHAI	
23511	FA/3697/2008	02/09/2008	PASCHIM GUJ. VIJ CO. LTD. BARODA,	MS RV ACHARYA	VIKAS COTTON INDUSTRIES,ASHOKKUMAR DEVSHIBHAI BHIMANI,RAMESHMUMAR DEVSHIBHAI BHIMANI,DEVSHIBHAI GOVINDBHAI BHIMANI (DELETED AS PER HON'BLE COURT,PUSHPABEN RAMESHBHAI BHIMANI,KIRANBEN ASHOKBHAI BHIMANI,BHALODIYA AMARSHIBHAI MOHANBHAI,BHALODIYA DEVJIBHAI MOHANBHAI,BHALODIYA LAVJIBHAI MOHANBHAI,ADHERA MINABEN KANTILAL,ADHERA GITABEN JAYSUKHBHAI,ADHERA RITABEN PRAVINCHANDRA,BHIMANI VALLABHDAS RAMJIBHAI	,DELETED
23512	FA/3698/2008	15/11/2016	G S R T C,	MS AVANI S MEHTA	JASODA LALJIBHAI NATHABHAI BHANGI (HARIJAN),ARUNABEN LALJIBHAI BHANGI (HARIJAN)	MR.HIREN M MODI
23513	FA/3699/2008	31/07/2018	BABULAL PARMAR DECEASED THRO HEIRS KUNVARBEN B PARMAR,JENTILAL BABULAL PARMAR,PARSHOTAM BABULAL PARMAR,RAMESH BABULAL PARMAR,SHANTILAL BABULAL PARMAR,KANTABEN BABULAL PARMAR	MR PANKAJ R DESAI	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23514	FA/3700/2008	22/02/2011	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NADIYA KACHARABHAI KALABHAI SINCE DIED HIS HEIRS,LALUBEN W/O KACHARABHAI KALABHAI,KANTIBHAI KACHARABHAI S/O KACHARABHAI KALABHAI,HIRABEN D/O KACHARABHAI KALABHAI,SHAKRABEN D/O KACHARABHAI KALABHAI,SOMABHAI S/O KACHARABHAI KALABHAI,KAMLABEN D/O KACHARABHAI KALABHAI,MANGUBEN,AMRUTBHAI KANTIBHAI,NAGARBHAI KANTIBHAI,DY.ENGINEER	,DELETED,RULE SERVED
23515	FA/3701/2008	22/02/2011	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SUTHAR MANIBHAI LALLUBHAI,SHAKRIBEN W/O MANIBHAI LALLUBHAI,JAYANTIBHAI S/O MANIBHAI LALLUBHAI,KANUBHAI S/O MANIBHAI LALUBHAISINCE DIED HIS HEIRS,RAJUBHAI S/O MANIBHAI LALLUBHAI,MANEKLAL S/0 MANIBHAI LALLUBHAI,BHARATBHAI S/O MANIBHAI LALLUBHAI,MAJULABEN W/O KANUBHAI,AHOKBHAI S/O KANUBHAI,SANJAYKUMAR S/O KANUBHAI,PARSOTTAMBHAI S/O MANIBHAI LALLUBHAI,DY.ENGINEER	,RULE SERVED
23516	FA/3702/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI BHAGVANBHAI,	MR KRUNAL D PANDYA
23517	FA/3703/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI MULJIBHAI,BAILALBHAI MULJIBHAI,RAMABHAI MULJIBHIA,PARVATIBEN MULJIBHAI,CHANCHALBEN MULJIBHAI,JASHIBEN MULJIBHAI	MR KASHYAP R JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23518	FA/3704/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUSHALBHAI MADHAVBHAI SINCE DIED HIS HEIRS,NARMADABEN KHUSHALBHAI -WD.,JAYANIBHAI KHUSHALBHAI-SON,JYOTIBEN VASANTBHAI-DAUGH.,GHANSHYAMBHAI KHUAHLBHAI SON. SINCE DIED HIS HEIRS.,DAXABEN GHANSHYAMBHAI-WD.,DIYEVESHKUMAR GHANSHYAMBHAI MINOR SON,ROMABEN GHANSHYAMBHAI MINOR DAUGHTER	,RULE NOT RECD BACK,MR KRUNAL D PANDYA
23519	FA/3705/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI BHAILALBHAI,	MR KRUNAL D PANDYA
23520	FA/3706/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI SHAMALBHAI,	MR KRUNAL D PANDYA
23521	FA/3707/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI KESURBHAI,DAHYABHAI KESURBHAI,CHHOTABHAI SHANKARBHAI,CHHAGANBHAI ISHWARBHAI (SINCE DEC'D THRO'HEIRS & LRS),SHANTABEN CHHAGANBHAI (WIDOW),MUKESHBHAI CHHAGANBHAI (SON),REKHABEN CHHAGANBHAI (DAUGHTER,RAJESHBHAI CHHAGANBHAI (SON)	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23522	FA/3708/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI HIRABHAI,KIRITBHAI MULJIBHAI,BHANUBEN KIRITBHAI,RAJENDRA KIRITBHAI,PIYUSHBHAI KIRITBHAI	,RULE NOT RECD BACK,MR KASHYAP R JOSHI
23523	FA/3709/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI BHAILALBHAI,	MR KRUNAL D PANDYA
23524	FA/3710/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI MOHANBHAI,REVABEN MAHIJIBHAI,ISHVARBHAI MAHIJIBHAI,SURESH MAHIJIBHAI SINCE DECD. THRO' SANJAY SURESHBHAI	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23525	FA/3711/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESURBHAI AMBALAL SINCE DIED HIS HEIRS,MAHALAXMIBEN KESURBHAI-WD.,NATVARBHAI KESURBHAI- SON,ARVINDBHAI KESURBHAI- SON,INDRAVADAN KESURBHAI - SON.,JAGDISHBHAI KESURBHAI- SON,JYOTSNABEN KESUBHAI- DAUGH.	,RULE NOT RECD BACK,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23526	FA/3712/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MANSUKHRAM,NIRAMALABEN KANTILAL,ATULKUMAR KANTILAL,JAYESH KANTILAL,RAJENDRAPRASAD KANTILAL,SANJAY KANTILAL	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23527	FA/3713/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI BHAGWANBHAI,	MR KRUNAL D PANDYA
23528	FA/3714/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI GOPALBHAI,	MR KRUNAL D PANDYA
23529	FA/3715/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL JETHABHAI,	MR KRUNAL D PANDYA
23530	FA/3716/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI DAYALBHAI,	MR KRUNAL D PANDYA
23531	FA/3717/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI AMBALAL,	MR KRUNAL D PANDYA
23532	FA/3718/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHODBHAI SINCE DIED HIS HEIRS,PARVATIBEN GOVINDBHAI- WD.,GHANSHYAMBHAI GOVINDBHAI-SON,JAYANTIBHAI GOVINDBHAI-SON,MAHENDRABHAI GOVINDBHAI SINCE DIED HIS HEIRS,KAILASHBEN MAHENDRABHAI-WD.,FWENILBHAI MAHENDRABHAI-SON,PRIYANKABEN MAHENDRABHAI-MINOR DAUGH. THROUGH GAURDIAN	,RULE NOT RECD BACK,MR KRUNAL D PANDYA
23533	FA/3719/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI MADHAVBHAI SINCE DECD THRO' HIS HEIRS,RANCCHODBHAI MOHANBHAI	,MR KASHYAP R JOSHI

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23534	FA/3720/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI JORABHAI,	MR KRUNAL D PANDYA
23535	FA/3721/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI GOAPALBHAI,	MR KRUNAL D PANDYA
23536	FA/3722/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI MATHURBHAI SINCE DECD. THRO' HIS HEIRS,CHANCHALBEN WD/O DHANJIBHAI,KANCHANBEN DHANJIBHAI	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23537	FA/3723/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIDAS RANCHHODBHAI,	MR KRUNAL D PANDYA
23538	FA/3724/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI PARSHOTTAMBHAI & HIRABEN CHHAGANBHAI THRO',JADABEN SOMABHAI SOLANKI	,MR KRUNAL D PANDYA
23539	FA/3725/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BECHARBHAI SINCE DECD.THRO' HIS HEIRS,BHAGWANBHAI AMBALAL,MANGALBHAI AMBALAL,MULJIBHAI AMBALAL,DAHYABHAI AMBALAL SINC DECD. THRO' HIS HEIRS,USHABEN DAHYABHAI,DISHABEN (MINOR) THRO'USHABEN,NIKUNJ DAHYABHAI (MINOR)	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23540	FA/3726/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATIBEN KESURBHAI,HARSHADBHAI DHANJIBHAI	RULE NOT RECD BACK,MR KRUNAL D PANDYA
23541	FA/3727/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILAL MOHANBHAI,	MR KRUNAL D PANDYA
23542	FA/3728/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILAL MULJIBHAI SINCE DECD. THRO' HIS HEIRS,MOHANBHAI BHAILAL,BHAGWANBHAI BHAILAL,ZAVERBHAI BHAILAL,KARSHANBHAI BHAILAL SINCE DECDTHRO' HIS HEIRS,PRAVINBHAI KARSHANBHAI,REVABEN KARSHANBHAI,HARESHBHAI KARSHANBHAI	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23543	FA/3729/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN JESANGBHAI SINCE DIED HIS HEIRS,JAYANTIBHAI JESANGBHAI SON	,MR KRUNAL D PANDYA
23544	FA/3730/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHPURI GANPATPURI,	MR KRUNAL D PANDYA
23545	FA/3731/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DAHYABHAI AMBALAL,USHABEN DAHYABHAI AMBALAL,MINOR DISHABEN,MINOR NIKUNJ GUARDIAN USHABEN DAHYABHAI	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23546	FA/3732/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MOHAMMADBHAI VALIBHAI,HANIFABEN WD/O. MOHAMMADBHAI,IMTIYAZBHAI MOHAMMADBHAI,SADIQBHAI MOHAMMADBHAI	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23547	FA/3733/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN RAISANG,	MR LR PATHAN,MR MA SAPA
23548	FA/3734/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARSINH GANPATSINH,	MR KRUNAL D PANDYA
23549	FA/3735/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARSINH JETHISINH,	MR KRUNAL D PANDYA
23550	FA/3736/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MOHAMMADBHAI VALIBHAI,HANIFABEN WD/O. MOHAMMADBHAI,IMTIYAZBHAI MOHAMMADBHAI,SADIQBHAI MOHAMMADBHAI	,MR KASHYAP R JOSHI,MR KRUNAL D PANDYA
23551	FA/3737/2008	23/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRASINH JETHISINH RAJ,	MR KRUNAL D PANDYA
23552	FA/3738/2008	12/08/2015	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	(MR MB GANDHI),MR CHINMAY M GANDHI	ADMINISTRATOR, KUBERBHANDARI CO-OP HOUSING SOCIETY LTD,AMRUTLAL CHHOTALAL SHAH,RAMESHCHANDRA SHAH,JASWANTLAL MOHANLAL TAHKKER,OFFICER ON SPECIAL DUTY (LAQ)	NOTICE SERVED,RULE SERVED,RULE UNSERVED,(MR BS BRAHMBHATT)

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23553	FA/3739/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI @ THAKORBHAI MANILAL SHAH,	
23554	FA/3740/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILAL CHIMATABHAI VALVI,HOLIYA CHIMATABHAI VALVI	
23555	FA/3741/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHIBEN WD/O SOMA KUNVAR,SHAKUBEN WD/O BALU SOMA,BHUPATBHAI BALUBHAI VALAVI,SUMITRABEN BALUBHAI VALAVI,SHAKUBEN BALUBHAI VALAVI	
23556	FA/3742/2008	14/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI VALJIBHAI VALVI,KANUBHAI MANSUKHBHAI VALVI	
23557	FA/3743/2008	10/12/2010	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMICHANDBHAI BECHARBHAI,	UNSERVED EXPIRED (R)
23558	FA/3744/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUHAN KALSINH JORSINH,	
23559	FA/3745/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI KISHORBHAI,	
23560	FA/3746/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIBHAI PASHABHAI,	
23561	FA/3747/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI HARIBHAI,	
23562	FA/3748/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI KODARBHAI DECEASED THRO LEGAL HEIRS,PATEL VINODKUMAR MANILAL,PATEL SOMABHAI KODARBHAI	
23563	FA/3749/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI KISHORBHAI,PATEL JIVABHAI HARIBHAI DECEASED THRO LEGAL HEIRS,REVIBEN JIVARBHAI	
23564	FA/3750/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI GOPALBHAI,	
23565	FA/3751/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI MADHABHAI,PATEL SOMABHAI MADHABHAI	
23566	FA/3752/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHUBEN WD/O DHAWARKADAS MADHABHAI,PATEL KACHARABHAI MADHABHAI,PATEL SHANKARBHAI MADHABHAI,PATEL DHULIBEN MADHABHAI,PATEL HARESHKUMAR DHAWARKADAS,PATEL RAKESHKUMAR DHAARKADAS,PATEL BHAVNABEN DHAWARKADAS	
23567	FA/3753/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHULABHAI REVABHAI,	
23568	FA/3754/2008	10/12/2010	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHULABHAI KHEMABHAI,PATEL DAHYABHAI GOPALBHAI,PATEL AMICHANDBHAI BECHARBHAI,SHANTABEN MADHABHAI WD/O PATEL MADHABHAI BHAICHANDBHAI,PATEL KACHARBHAI MADHABHAI,PATEL SHANKARBHAI MADHABHAI,PATEL DHULIBEN MADHABHAI WD/O DECD. PATEL DHAWARKADAS,PATEL LAKHUBEN DHAWARKADAS,PATEL HARESHBHAI DHAWARKADAS,PATEL RAKESHKUMAR DHAWARKADAS,PATEL BHAVNABEN DHAWARKADAS	RULE SERVED,UNSERVED EXPIRED (R)
23569	FA/3755/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRITBHAI SHANKARBHAI,	
23570	FA/3756/2008	14/08/2008	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL KODARBHAI PATEL,SOMABHAI KODARBHAI PATEL,LILABEN KODARBHAI PATEL,MADHUBEN KODARBHAI PATEL,MANJULABEN KODARBHAI PATEL,PUNJABEN KODARBHAI PATEL	
23571	FA/3757/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN GOKAL DESAI,	MR VIMAL M PATEL

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23572	FA/3758/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAHODABHAI JAGUBHAI,	
23573	FA/3759/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI SAMATBHAI,KARSHANBHAI SAMATBHAI	
23574	FA/3760/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARBHAI HAMIRBHAI,KALUBHAI HAMIABHAI	RULE NOT RECD BACK
23575	FA/3761/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALKUBHAI SAMATBHAI SINCE DECD THRO' VISABHAI VALKUBHAI,	
23576	FA/3762/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVAKUBHAI SAMATBHAI,	
23577	FA/3763/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATBHAI DADBHAI,	RULE NOT RECD BACK
23578	FA/3764/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHALBHAI HAMIRBHAI,	
23579	FA/3765/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARASBHAI VRAJLALBHAI,	
23580	FA/3766/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVABHAI DUDABHAI SINCE DECD. THRO' MUKESH BAVABHAI,	
23581	FA/3767/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI HIRABHAI,	RULE NOT RECD BACK
23582	FA/3768/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI HIRABHAI,	
23583	FA/3769/2008	10/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI DHANA,	RULE NOT RECD BACK
23584	FA/3770/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALABHAI MOHANBHAI SINCE DECD. THRO' RAVJIBHAI VALABHAI,	
23585	FA/3771/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVBHAI MULJIBHAI,	
23586	FA/3772/2008	13/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHALBHAI SAVJIBHAI,	
23587	FA/3773/2008	28/08/2009	INDOKEM LTD,	MR VIMAL M PATEL	KIRTI BUILDERS ENGINEER & CONTRACTORS,PANKAJ M HARIYANI	,MR CHIRAG B PATEL
23588	FA/3774/2008	22/08/2008	G.S.R.T.C.,	MR RITURAJ M MEENA	PALAKBEN GAURAVBHAI PATEL,NAVNITBHAI MANIBHAI PATEL,TAKTIBEN NAVNITBHAI PATEL	,MR YATIN SONI
23589	FA/3775/2008	02/09/2008	AGRICULTURE PRODUCE MARKET COMMITTEE,VEGETABLE SUB-MARKET,AGRICULTURE PRODUCE MARKET COMMITTEE THROUGH CHAIRMAN	MS JIRGA D JHAVERI	SWATI BUILDERS THROUGH RAGNATHBHAI K SUTHAR,	MR PRAKASH K JANI
23590	FA/3776/2008	22/04/2009	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	RASOLIBEN SAVASING BHURIYA,KANTIBHAI PREMABHAI GHANI,KANAIYALAL NADHAJIBHAI SONI	
23591	FA/3777/2008	22/04/2009	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	JONABEN VARASING KALAJI BARIYA,KANTIBHAI PREMABHAI GHANI,KANAIYALAL NADHAJIBHAI SONI	
23592	FA/3778/2008	10/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	SPECIAL LAND ACQUISITION OFFICER,PATEL KANTILAL MANILAL,KANKUBEN KANTILAL,BABUBHAI JAGJIVANDAS	,GOVERNMENT PLEADER,RULE SERVED
23593	FA/3781/2008	24/02/2011	DESAI VIRCHANDBHAI PRABHUDAS,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23594	FA/3782/2008	24/02/2011	PRABHUDAS KHIMJIBHAI SINCE DECD. THRO' MANUBHAI P DESAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23595	FA/3783/2008	24/02/2011	DESAI TULSIBHAI VIRSANGBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23596	FA/3784/2008	24/02/2011	DESAI MANGIBHAI NARAYANBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23597	FA/3785/2008	24/02/2011	DESAI PRABHUDAS FALAJIBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23598	FA/3786/2008	24/02/2011	DESAI JASHUBHAI MADHAVLAL,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23599	FA/3787/2008	24/02/2011	DESAI JETHALAL MADHAVLAL,DESAI DIVABEN JETHALAL,DESAI RAJENDRAKUMAR JETHALAL,DESAI PANKAJKUMAR JETHALAL	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23600	FA/3788/2008	24/02/2011	DESAI JITABHAI FALJIBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23601	FA/3789/2008	24/02/2011	DESAI KODARBHAI RAMABHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23602	FA/3790/2008	24/02/2011	DESAI JITALAL JETHALAL,DESAI SURAJBEN JITALAL,DESAI DIVABEN JITALAL,DESAI KESHUBHAI JITALAL,DESAI PUSHPABEN JITALAL	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
23603	FA/3791/2008	24/02/2011	DESAI GODADBHAI VIRSANGBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
23604	FA/3792/2008	24/02/2011	DESAI VIRSANGBHAI PRABHUDAS,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
23605	FA/3793/2008	24/02/2011	DESAI BHOGILAL NAROTTAMDAS,BHAGIRATHKUMAR BHOGILAL NAYAK,DAKSHABEN BHOGILAL NAYAK,NIMESHKUMAR BHOGILAL NAYAK,JYOTIKABEN BHOGILAL NAYAK	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
23606	FA/3794/2008	24/02/2011	DESAI PARSHOTTAM AMBALAL,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
23607	FA/3795/2008	11/11/2008	PARTH FOOD PRODUCTS PVT LTD PARTH HOUSE THROUGH,	MR.D K.PUJ	PRAMODBHAI CHATURBHAI PATEL,NIMABEN PRAMODBHAI PATEL,PRAVINBHAI RAMBHAI PATEL EX-MANAGING DIRECTOR OF,BHAVNABEN PRAVINBHAI PATEL EX-DIRECTOR OF PARTH FOOD,STATE BANK OF INDIA	NOTICE NOT RECD BACK,MR ASHWIN L SHAH,MR CG SHARMA
23608	FA/3797/2008	21/08/2008	HARSHVADANBHAI JAGUBHAI JOSHI SINCE DECD. THROUGH HEIRS,KAILASHBEN HARSHVADAN JOSHI,SUNILBHAI HARSHVADAN JOSHI,KETAN HARSHVADAN JOSHI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAMNIKLAL RATILAL JOSHI,SHRADDHA CONSTRUCTION COMPANY,NATIONAL INSURANCE COMPANY	
23609	FA/3799/2008	07/08/2015	HIRABEN .D. DHAGAL,	MR BM MANGUKIYA	DEVRAJ .K. DHAGAL,	MR DEEP D VYAS
23610	FA/3800/2008	27/03/2019	TULASIBEN MAHADEVBHAI THAKKAR,NARENDRABHAI MAHADEVBHAI THAKKAR,LEGAL HEIR OF DECEASED RAJESH MAHADEV THAKKAR,HANSABEN RAJESH THAKKAR,SUMIT RAJESH THAKKAR, MINOR THRO. GUARDIAN HANSABEN RAJESH,ASHWARYA RAJESH THAKKAR, MINORTHRO. GUARDIAN HANSABEN RAJESH,REKHABEN MAHADEVBHAI THAKKAR,MUKESHBHAI MAHADEVBHAI THAKKAR	MR ABHAYKUMAR P SHAH,	SOMABHAI MANAJIBHAI VADI,CHAGANJI KESHAJI THAKOR,NATIONAL INSURANCE COMPANY LTD.,NARENDRAKUMAR MAHADEVBHAI THAKKAR,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
23611	FA/3801/2008	14/12/2015	HARISHBHAI RAMANLAL PARIKH,	MR KASHYAP R JOSHI	DARSHANSING SHIVRAM RAJPUT,RATANLAL MAHESHWARINATH,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),MR VIMAL M PATEL,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23612	FA/3802/2008	05/02/2013	HARISINH LAXMANSINH RAJ SINCE DECD. THRO' HEIRS,LAXMANSINH MOHANSINH RAJ . DECD.THROUGH THE LRS,SHANTABEN LAXMANSINH RAJ,KHUMANSINH LAXMANSINH RAJ (SON),BHAGWANSINH LAXMANSINH RAJ (SON)	(MR NALIN K THAKKER)	KANTARAM RAMPALAT JADAV (DELETED VIDE EX. NO. 25),MUSTAQAHMED KHALILAHEMAD,NEW INDIA INSURANCE CO. LTD.,DECD. HARISINH LAXMANSINH RAJ DIED DURING PENDENCY,SECRETARY, SARSA MILK PRODUCES CO-OP. MANDALI LTD.,UNITED INDIA INSURANCE CO. LTD.	,RULE SERVED,MR SUNIL B PARIKH,MS AMEE YAJNIK
23613	FA/3803/2008	01/09/2008	DEPUTY GEN. MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	KARSANJI GHAMRJI THAKOR,SPECIAL LAND ACQ. OFFICER ONGC LTD.	,(MR A J PATEL)
23614	FA/3804/2008	01/09/2008	DEPUTY GEN. MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	SHANKARJI VARVAJI THAKOR,SPECIAL LAND ACQ. OFFICER ONGC LTD.	
23615	FA/3805/2008	01/09/2008	DEPUTY GEN. MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PARSOTTAMDAS NARANDAS PATEL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	
23616	FA/3806/2008	01/09/2008	DEPUTY GEN. MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PARMAR JIVANLAL CHHAGANLAL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	
23617	FA/3807/2008	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HERIS OF DECD. ISAMIL VALI ABHARAM,AAYSHABEN WD/O ISMAIL VALI,IBRAHIM ISMAIL,ABDUL ISMAIL,YUSUF ISMAIL,ALI ISMAIL,ILYAS ISMAIL,MERUNBEN ISMAIL,NURJAHAN ISMAIL,EXECUTIVE ENGINEER	,RULE NOT RECD BACK,RULE SERVED
23618	FA/3808/2008	22/08/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HERIS OF DECD. ISAMIL VALI ABHARAM,ISMAIL AHMAD TAYTA,ROOSTAM AHMAD TAYTA,SULEMAN AHMAD TAYTA,KHAVID AHMAD TAYTA DELETED-ORDER DT.4/8/2008,IQBAL AHMAD TAYTA,USMAL AHMAD TAYTA,MUNAF AHMAD TAYTA,VALI AHMAD TAYTA,RABIYA AHMAD TAYTA,HASINA AHMAD TAYTA,MEHMUDA AHMAD TAYTA,AMINA AHMAD TAYTA,EXECUTIVE ENGINEER	,DELETED
23619	FA/3809/2008	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VALI ISMAL ISAP,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
23620	FA/3810/2008	22/08/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ALI MUSA AHMAD BAGAS,EXECUTIVE ENGINEER	
23621	FA/3811/2008	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HERIS OF DECD. MAHMAD ISMAIL ALI,MARIYAMBEN WD/O MAHMAD ISMAIL,MUSTAQ MAHMAD ISMAIL,FARUQBHAI MAHMAD ISMAIL,RUKSHANA MAHMAD ISMAIL,MAHERUNISHA MAHMAD ISMAIL,SAEEDBHAI MAHMAD ISMAIL,EXECUTIVE ENGINEER DELETED ORDER DT. 4/8/2008.	,DELETED,RULE NOT RECD BACK
23622	FA/3812/2008	19/12/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AHMAD MUSA CHANCHVELIYA DELETED ORDER DT. 4/8/2008.,ISMAIL MUSA CHANCHVELIYA,EXECUTIVE ENGINEER	DELETED,RULE NOT RECD BACK,RULE SERVED
23623	FA/3813/2008	22/08/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	HERIS OF DECD. AHMAD VALI UMARRAYLI,VALIBHAI AHMAD VALI,MAHMADBHAI AHMAD VALI,RASIDBHAI AHMAD VALI,AAYSHABEN AHMAD VALI,MARIYAMBEN AHMAD VALI,JUBEDABEN AHMAD VALI,EXECUTIVE ENGINEER	
23624	FA/3814/2008	22/08/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AHMAD MUSE ABHRAM DELETED ORDER DT.4/8/2008,EXECUTIVE ENGINEER	,DELETED
23625	FA/3815/2008	22/08/2008	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAQBUL IBRAHIM KHANKHARA P.O.AOF BAI AMINA IBRAHIM MAHMAD,EXECUTIVE ENGINEER	
23626	FA/3816/2008	12/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI BABUBHAI VASHRAMBHAI,	MR VIMAL M PATEL
23627	FA/3817/2008	12/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI JAGABHAI,	RULE SERVED,MR VIMAL M PATEL
23628	FA/3818/2008	03/12/2008	SPECIAL LAND ACQUISITION OFFICER (TOWN PLANNING),STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ADAM ASMAL BHAIJI,	MR MM SAIYED

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23629	FA/3819/2008	03/12/2008	SPECIAL LAND ACQUISITION OFFICER (TOWN PLANNING),STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN ISMAIL VALI,	MR MM SAIYED
23630	FA/3820/2008	03/12/2008	SPECIAL LAND ACQUISITION OFFICER (TOWN PLANNING),STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD HAJI UMARJI HASAN,	MR MM SAIYED
23631	FA/3821/2008	03/12/2008	SPECIAL LAND ACQUISITION OFFICER (TOWN PLANNING),STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ISA ADAM MITHA,	MR MM SAIYED
23632	FA/3822/2008	03/12/2008	SPECIAL LAND ACQUISITION OFFICER (TOWN PLANNING),STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAM HAJI MOHMAD,	MR MM SAIYED
23633	FA/3823/2008	24/04/2009	EXECUTIVE ENGINEER (CONSTRUCTION),COLLECTOR,STATE OF GUJARAT,LAQ OFFICER & ADDL. COLLECTOR	MR SP HASURKAR	ABATED,LEGAL HEIRS OF DECD. PATEL FULABHAI,CHAMPABEN RATILAL W/O. RATILALRIBADIA,KANTABEN RATILAL RIBADIA,CHANDUBEN RATILAL RIBADIA,MALTIBEN RATILAL RIBADIA,DAKSHABEN RATILAL RIBADIA,PARIMAL RATILAL RIBADIA	,MR PURVISH J MALKAN
23634	FA/3825/2008	22/02/2019	L.H. OF DECEASED BHARATBHAI BACHUBHAI ALIAS VIRJIBHAI,BACHUBHAI ALIAS VIRJIBHAI RAMJIBHAI DHANANI,KASTURBEN BACHUBHAI ALIAS VIRJIBHAI DHANANI	MR MB PARIKH	M.H. BHOJAK-OWNER LUXURY BUS NO. GJ-21-T-9660,ORIENTAL INSURANCE COMPANY LTD.	RULE SERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
23635	FA/3826/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD.RAMABHAI NARANDAS PATEL,KANTABEN WD/O RAMABHAI NARANDAS PATEL,RAJENDRAKUMAR RAMABHAI PATEL,PRAVINBHAI RAMABHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	,DELETED,RULE SERVED,MR PALAK H THAKKAR,(MR PARESH M DARJI)
23636	FA/3827/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	AMBALAL CHAGANDAS PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR PALAK H THAKKAR
23637	FA/3828/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	AMTHABHAI AMBALAL GURJAR,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR PALAK H THAKKAR
23638	FA/3829/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	BALDEVBHAI MAGANBHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR PALAK H THAKKAR
23639	FA/3830/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	MAFATBHAI MANGALDAS PRAJAPATI,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR PALAK H THAKKAR
23640	FA/3831/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	GOVINDBHAI PRAHLADBHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR PALAK H THAKKAR
23641	FA/3832/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	AMRUTBHAI SOMABHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR PALAK H THAKKAR,(MR PARESH M DARJI)
23642	FA/3833/2008	22/08/2008	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR SHALIN N MEHTA	KAMUBEN BHIKHABHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	
23643	FA/3834/2008	22/08/2008	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR SHALIN N MEHTA	KANTIBHAI RAMABHAI PRAJAPATI,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	
23644	FA/3835/2008	22/08/2008	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR SHALIN N MEHTA	REVABEN MAFATBHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	

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23645	FA/3836/2008	22/08/2008	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR SHALIN N MEHTA	SHARDABEN KANTIBHAI NAI,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	
23646	FA/3837/2008	26/06/2013	THE ORIENTAL INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	ATMARAM HARGOVINDDAS PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MS LILU K BHAYA,(MR PARESH M DARJI)
23647	FA/3838/2008	22/08/2008	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR SHALIN N MEHTA	MANGUBEN DAHYABHAI PATEL,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	
23648	FA/3839/2008	22/08/2008	THE ORIENTAL INSURANCE COMPANYLIMITED,	MR SHALIN N MEHTA	KALAJI NATHAJI THAKOR,KANTILAL ISHWARLAL PATEL,MAHENDRASINH VIRASING TEJASINGSARDAR,NEW INDIA ASSURANCE COMPANY LIMITED	
23649	FA/3840/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	CHAMPABHAI HARSURBHAI,DY. COLLECTOR & STATE LAQ OFFICER	,RULE SERVED
23650	FA/3841/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	DADUBHAI HARSURBHAI DECD.THROUGH THE LRS,GAJARABEN WD/O DADUBHAI HARSURBHAI,GITABEN D/O DADUBHAI HARSURBHAI,VANRAJBHAI DADUBHAI HARSURBHAI,ANIRUDHBHAI DADUBHAI HARSURBHAI,DY. COLLECTOR & STATE LAQ OFFICER	,RULE SERVED
23651	FA/3842/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	ANAKBHAI HARSURBHAI,DY. COLLECTOR & STATE LAQ OFFICER	,RULE SERVED
23652	FA/3843/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	RANUBHAI HARSURBHAI,DY. COLLECTOR & STATE LAQ OFFICER	,RULE SERVED
23653	FA/3844/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	JORUBHAI HARSURBHAI,DY. COLLECTOR & STATE LAQ OFFICER	,RULE SERVED
23654	FA/3845/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	SHIVRAJBHAI DADABHAI,DY. COLLECTOR & STATE LAQ OFFICER	RULE SERVED,MR NITIN M AMIN
23655	FA/3846/2008	26/09/2013	GUJARAT WATER SUPPLY AND SEWAGE BOARD,	MR HS MUNSHAW	BHUPATBHAI PUNJABHAI,DY. COLLECTOR & STATE LAQ OFFICER	,RULE SERVED
23656	FA/3847/2008	24/09/2008	NEW INDIA ASSURANCE CO LTD,	MR HEMANT S SHAH	SAMIR AHMED JAFRULHUSSAIN SIDDHIKI,SOHIN JAFRULHUSSAIN SIDDHIKI	,(MR BS BRAHMBHATT)
23657	FA/3848/2008	24/09/2008	PARSOTAMBHAI VALJIBHAI NAKUM,	MR MANOJ SHRIMALI	DUMBER NO GJ-II-U-8569,M/S PRUTVI ENTERPRISE,INSURANCE CO.,JEEP CAR NO GJ-3G-202 OWNER,VASANTBHAI RAMBHAI GADVI DRIVER,UNITED INDIA INSURANCE CO. LTD,DUMBER NO-GJ-11-U-8056 OWNER,INSURANCE CO.	,MS MEGHA JANI,MR NAGESH C SOOD
23658	FA/3849/2008	07/03/2012	VIKRAMSINH ARJUNSINH RATHOD SINCE DECD. THROUGH HEIR,	(MR PARESH M DARJI)	VINUJI (VINODJI) TABUJI MAKWANA,NATIONAL INSURANCE COMPANY LIMITED	MR NAGESH C SOOD,
23659	FA/3852/2008	07/04/2014	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	CHANDRAKANT REVASHANKAR BHATT SINCE DECD. THRO' MAHENDRA,NARANBHAI CHUNILAL CHAVDA,VISRAM CHUNILAL CHAVDA	MR PANKAJ R DESAI,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
23660	FA/3853/2008	25/09/2008	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	TARABEN RAMANBHAI KODARBHAI PRAJAPATI, GUARDIAN OF,KODARBHAI JOITABHAI PRAJAPATI,PATEL PRAVINKUMAR PRABHUDAS	

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23661	FA/3854/2008	03/05/2019	BHANUBHAI NARSANGBHAI VIRDA,KAMUBEN BHANUBHAI VIRDA,MINOR JIGNASABEN B VIRDA THRO KAMUBEN BHANUBHAI VIRDA,THRO KAMUBEN BHANUBHAI VIRDA,LAXMIBEN NARSANGBHAI VIRDA	MR HARSHAD K PATEL	RAMESHKUMAR MANPHULSINH CHAHER(JAAT),TRANSPORT CORPORATION OF INDIA LTD.,THE NEW INDIA ASSURANCE CO LTD,JALABHAI GAGUBHAI DANGAR,THE UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RITURAJ M MEENA,MR PALAK H THAKKAR
23662	FA/3855/2008	24/09/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	PAHADBHAI LAKHABHAI PARMAR,HIRABEN W/O PAHADBHAI LAKHABHAI,MUNESHCHANDRA MAHENDRABHAI PUJARA	
23663	FA/3856/2008	25/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANJI RAMTUJI,SITABEN MOHANJI- WIFE,TARABEN MOHANJI - DAUGHTER.,DASHRATHJI MOHANJI - SON,MANGAJI MOHANJI - SON,POPATJI PUNAMJI,BABUJI RAMTUJI	
23664	FA/3857/2008	25/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI PUNJAJI,	
23665	FA/3858/2008	25/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPJI KALAJI,	
23666	FA/3859/2008	25/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SONABEN CHAGUJI,POPATJI PUNAMJI,MAOHANJI RAMTUJI,BABUJI RAMTUJI,SUMANJI POPATJI WD/OF	
23667	FA/3860/2008	25/08/2008	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDAJI CHAGAJI SINCE DIED HIS HEIRS,SAKRIBEN GANDAJI WIFE,SAJANBEN GANDAJI DAUGHETR,BHIKHIBEN GANDAJI DAUGHTER,VINAABEN GANDAJI DAUGHTER,KESHIBEN GANDAJI DAUGHTER,BALAJI GANDAJI SON	
23668	FA/3862/2008	10/04/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	GHANSHYAM RUPCHAND BHOJWANI,VEJLI PUNABHAI MAHESHWARY	RULE SERVED,SERVED BY AFFIX. (R)
23669	FA/3864/2008	25/08/2008	SARDAR SAROVAR NARMADA NIGAM LIMITED,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SRIMALI MANILAL BECHARBHAI SINCE DEIED HI HEIRS,GARODA PURANBHAI MANILAL,GARODA RAVISHANKER MANILAL,GARODA MANUBHAI MANILAL,GARODA JIVIBEN BABULAL	
23670	FA/3865/2008	12/08/2010	GENERAL MANAGER,	MR RR MARSHALL	SONAJI FULAJI DECD.THROUGH THE LRS,RAMESHJI SONAJI THAKORE,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
23671	FA/3866/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALDAS MOTILAL SHAH SINCE DECD. THROUGH HEIRS,HITESHKUMAR NAVNITLAL SHAH,DEVENDRABHAI NAVNITLAL SHAH THROUGH POA,CHANDRIKABEN JEKISHANDAS SHAH THROUGH POA,CHIRAYU JEKISHANDAS SHAH THROUGH POA,INDRAVADAN VITHHALDAS SHAH THROUGH POA,VALLABHBHAI VITHHALDAS SHAH THROUGH POA,NILESHCHANDRA VITHHALDAS SHAH THROUGH POA	,MR TRILOK J PATEL
23672	FA/3867/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RABARI AMRUTBHAI MANDANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL),MR AV PRAJAPATI
23673	FA/3868/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RABARI GANDABHAI JAKSHIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
23674	FA/3869/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR KANTIJI CHHAGANJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
23675	FA/3870/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	THAKOR NAVAJI VISAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23676	FA/3871/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RABARI MADHUBHAI MEVABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
23677	FA/3872/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	RABARI SOMABHAI RAMJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
23678	FA/3873/2008	23/02/2016	MAIJIBHAI ARJANBHAI DESAI DECEASED THRO LEGAL HEIRS,KAMUBEN W/O MAIJIBHAI ARJANBHAI DESAI,SUMANKUMAR MAIJIBHAI DESAI MINOR THRO KAMUBEN M DESAI,RABARI JELIBEN ARJANBHAI,DESAI SAIJIBHAI ARJANBHAI,DESAI VALIBEN ARJANBHAI DECEASED	MR JV JAPEE	ASIF IQBAL PIRMOHAMAD MANSURI DRIVER OF JEEP NO.GJ-9H-188,YAQUBBHAI PIRMOHAMAD MANSURI OWENR OF JEEP NO.GJ-9H-188,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR NAGESH C SOOD
23679	FA/3874/2008	14/12/2015	SANTOKBEN ANUPSING CHAUHAN,BALVANTSING ANUPSING CHAUHAN MINOR,BHAVNABEN ANUPSING CHAUHAN MINOR	MR MTM HAKIM	SURSING MOTIBHAI BARIA,BAVABHAI D. BARIYA,ORIENTAL INSURANCE CO. LTD.,NATUBHAI HIRABHAI BARIYA	RULE SERVED,MR RAJNI H MEHTA
23680	FA/3876/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KANUBHAI BHUDARBHAI THAKOR,	MR AMIT C NANAVATI
23681	FA/3877/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MULJIBHAI SOMABHAI THAKOR,	MR AMIT C NANAVATI
23682	FA/3878/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKOR MULJIBHAI SOMABHAI,	MR AMIT C NANAVATI
23683	FA/3879/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ISHVARBHAI PITAMBARBHAI NAI,GANPATBHAI PITAMBARBHAI NAI	RULE SERVED,MR AMIT C NANAVATI
23684	FA/3880/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KESHABHAI AMUBHAI NAI,	MR AMIT C NANAVATI
23685	FA/3881/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	AMRATBHAI MOTIBHAI THAKOR,	MR AMIT C NANAVATI
23686	FA/3882/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HIRABHAI HAMIRJI THAKOR,SAMUBEN WIDOW OF HAMIRJI DAHYAJI (SINCE DEC'DE THRO',THAKOR HIRAJI HAMIRJI-SON,THAKOR KANKUBEN HAMIRJI- DAUGHTER,THAKOR SHANTIBEN HAMIRJI,THAKOR KALIBEN HAMIRJI	,RULE SERVED
23687	FA/3883/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHOTHAJI NAGJI THAKOR,	MR AMIT C NANAVATI
23688	FA/3884/2008	22/04/2009	STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANCHIBEN KUNVARABHAI THAKOR,MAHESHBHAI KUNVARBHAI THAKOR,EHIKHIBEN KUNVARBHAI THAKOR	MR AMIT C NANAVATI
23689	FA/3885/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SHIVAJI BECHARJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
23690	FA/3886/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	ALAJI NAVAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
23691	FA/3887/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRATAPJI GALAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
23692	FA/3888/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR VINUJI FATAJI HEIR OF DECD. FATAJI NAVAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
23693	FA/3889/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	CHATURJI GAGUJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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23694	FA/3890/2008	08/01/2014	DEPUTY GENERAL MANGARER,	MR AJAY R MEHTA	VAGHELA TAKHUJI BHAVANJI,VAGHELA JASUBA WD.O.TAKHJI BHAVANJI,VAGHELA GHANSHYAMSINH TAKUJI SON OF TAKUJI BHAVANJI,VAGHELA VIJAYSINH TAKUJI SON OF TAKHUJI BHAVANJI,VAGHELA VISNUBA TAKUJI D.O. TAKUJI BHAVANJI,VAGHELA MADHUBHA TAKUJI D.O. TAKUJI BHAVANJI,THE SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R)
23695	FA/3892/2008	25/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH KESARISINH,	MR JOY MATHEW
23696	FA/3893/2008	10/12/2010	GENERAL MANAGER,	MR RR MARSHALL	HARIJAN SOMABHAI SHIVABHAI SINCE DIED HIS HEIRS,KESHABHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
23697	FA/3894/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI RAJA BHIKHA,KOLI MEGHA BHIKHA	MR KL DAVE
23698	FA/3895/2008	25/08/2008	STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER	SOMABHAI DAMABHAI PARMAR (SINCE DEC'D THRO'HEIRS & LRS),LAXMANBHAI SOMABHAI PARMAR,RAMABHAI SOMABHAI PARMAR,SAMUBEN SOMABHAI PARMAR,SAVITABEN SOMABHAI PARMAR	
23699	FA/3896/2008	05/02/2014	GENERAL MANAGER,	MR RR MARSHALL	THAKOR BECHARJI HARIJI SINCE DIED HIS HEIRS,IDIBEN BECHARJI,GOPALJI BECHARJI,RAJUJI BECHARJI,USHABEN BECHARJI,VIRUBEN WD/O BECHARJI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
23700	FA/3897/2008	29/08/2011	DAYAPRAKASH NARANDAS PATEL,	MR AR MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
23701	FA/3898/2008	12/08/2010	GENERAL MANAGER,	MR RR MARSHALL	SONAJI FULAJI SINCE DIED HIS LEGAL HEIRS,RAMESHJI SONAJI THAKORE,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
23702	FA/3899/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SONI BABUBHAI AMTHABHAI,CHAUHAN BANAJI RAMAJI	
23703	FA/3900/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI KHEMABHAI KUBERDAS SINCE DIED HIS HEIRS,BHANBHI PRAVINBHAI KHEMABHAI SON,BHANBHI MUKESHBHAI KHEMABHAI SON,BHANBHAI PRAKASHBHAI KEMABHAI SON,BHANBHI KAMALBEN KHEMABHAI DAUGHTER,BHANBHI DABHIBEN KHEMABHAI WD/O DECEASED,BHAMBHI NIRUBHAI BABABHAI	
23704	FA/3902/2008	22/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASVANTSINH MULSINH RATHOD,DEVUSINH BHAVANSINH RATHOD,RANJITSINH BHAVANSINH RATHOD,EXECUTIVE ENGINEER	
23705	FA/3903/2008	22/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHANDULAL BECHARDAS JOSHI (SINCE DEC'D THRO' HEIRS &LRS),INDRAVADAN CHANDULAL JOSHI,BHARATKUMAR CHANDULAL JOSHI,PRAKASHKUMAR CHANDULAL JOSHI,ANANDIBEN CHANDULAL JOSHI,EXECUTIVE ENGINEER	
23706	FA/3904/2008	22/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHANDULAL BEHCHARDAS JOSHI (SINCE DEC'DTHRO'HEIRS & LRS),INDRAVADAN CHANDULAL JOSHI,BHARTKUMAR CHANDULAL JOSHI,PRAKASHKUMAR CHANDULAL JOSHI,ANANDIBEN CHANDULAL JOSHI,BHIKHALAL BALASHANKAR JOSHI,RAMESHCHANDRA BALASHANKAR JOSHI,LAXMISHANKAR BALASHANKAR JOSHI,ARVINDKUMAR BALASHANKAR JOSHI,ICHCHHABEN BALASHANKAR JOSHI,EXECUTIVE ENGINEER	
23707	FA/3905/2008	22/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAHESHANKAR SUKHRAM JOSHI,JAYABEN WD/O MANILAL SUKHRAM JOSHI,DAXABEN MANILAL JOSHI,MAMTABEN MANILAL JOSHI,YOGESHKUMAR MANILAL JOSHI,EXECUTIVE ENGINEER	,RULE SERVED

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23708	FA/3906/2008	22/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOHANBHAI MULABHAI DARJI (SINCE DEC'D THRO' HEIRS&LRS),ISHVARBHAI MOHANBHAI,AMRUTBHAI MOHANBHAI,PUNJABHAI MULABHAI DARJI (SINCE DEC'DTHRO'HEIRS & LRS),BABUBHAI PUNJABHAI,PRABHUDAS PUNJABHAI,MANUBHAI PUNJABHAI,MANEKBHAI PUNJABHAI,VIMLABEN PUNJABHAI,HANSABEN PUNJABHAI,MANIBEN PUNJABHAI,SHANKARBHAI MULABHAI DARJI THRO' HEIR PRAVINBHAI S DARJI,PRAVINBHAI SHANKARBHAI DARJI,NATVARLAL SHANKARLAL DARJI,RAMABHAI MULABHAI DARJI,EXECUTIVE ENGINEER	
23709	FA/3908/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBEN NARSANGES THRO'HEIR,BHIKHABHAI NARSANG,MOTIBEN NARSANG	
23710	FA/3909/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSING DEEPSING,	
23711	FA/3910/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG DHULABHAI,	
23712	FA/3911/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI JALAMSANG,	
23713	FA/3912/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI JIVABHAI SOLANKI,DECEASED,THRO'HIS HEIRS,FATEHSINH SOMABHAI SOLANKI,JAGUBHAI SOMABHAI SOLANKI,MOTIBHAI SOMABHAI SOLANKI,HIRABEN SOMABHAI SOLANKI,DEVUBEN SOMABHAI SOLANKI,LAKHIBEN SOMABHAI SOLANKI,DARIYABEN SOMABHAI SOLANKI,RATANBEN SOMABHAI SOLANKI	
23714	FA/3913/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI CHIMANBHAI,	
23715	FA/3914/2008	22/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI CHIMANBHAI,	
23716	FA/3915/2008	22/08/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	NANDABEN MAGANBHAI GOHIL,	
23717	FA/3916/2008	22/08/2008	E.S.I.C. REGIONAL DIRECTOR,E.S.I.C. DY. REGIONAL DIRECTOR,E.S.I. LOCAL OFFICE	MR HEMANT S SHAH	HAFIJANBAGUM MUMTAJALI MUNSHIYAN,	
23718	FA/3917/2008	25/08/2008	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	ISHWARBHAI MOTIBHAI PATEL,BHAGUBHAI JENABHAI CHAUHAN,JENABHAI LAKHABHAI CHAUHAN	
23719	FA/3918/2008	02/12/2010	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	SHANTABEN KANTIBHAI JODHANI,SHILPABEN KANTIBHAI JODHANI,HITESHBHAI KANTIBHAI JODHANI	RULE NOT RECD BACK,MR MB PARIKH
23720	FA/3919/2008	25/08/2008	THE NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	RAMILABEN AMRUTLAL PATEL,MEMON JAKIRHUSSAIN GULAMNABI,ANILKUMAR NARROTMBHAI PATEL	
23721	FA/3921/2008	02/08/2017	RAMABHAI RAJSHIBHAI BHUTIYA SINCE DECD. THROUGH HEIRS,VALIBEN @ RANIBEN RAMBHAI RAJSHIBHAI BHUTIYA,JITENDRA RAMBHAI BHUTIYA MINOR,JAYESH RAMBHAI BHUTIYA MINOR	MR EE SAIYED	NOOR MOHAMMEDBHAI DAWOODBHAI MOMIN,G S R T C	DELETED,MS KIRAN D PANDEY
23722	FA/3923/2008	30/09/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARISHINH HIMMATSINH SINCE DECD. THRO' RAJENDRASINH,BHIMSINH AMARSINH,ABHESINH AMARSINH,BHUPATSINH AMARSINH	
23723	FA/3926/2008	13/07/2017	NEW INDIA ASSURANCE CO LTD,	MR KV GADHIA	LAXMIBEN CHAMPAKLAL KASTA,LAXMIBEN LILADHAR KASTA,JAYSINH LILADHAR KASTA,IBRAHIM HAJI SANGHANI	RULE SERVED
23724	FA/3927/2008	17/02/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	SAUJPARA DEVI RAJBANSI SINGH BHUNISINGH,RAJBANSI SINGH BHUNISINGH,KAMLESHBHAI Z ROHIT,HEMRAJ R CHAUDHARI PARTNER NO	RULE NOT RECD BACK,RULE SERVED
23725	FA/3928/2008	17/02/2012	NATIONAL INSURANCE CO. LTD,	MR SUNIL B PARIKH	URMILA DEVI SUKHDEVSINGH DILIPSINGH,KAMLESHBHAI Z ROHIT,HEMRAJ R CHAUDHARI PARTNER OF	RULE SERVED

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23726	FA/3929/2008	04/08/2017	AYESHABAI BHACHU,AMAD BHACHU	MR MUKESH H RATHOD	KUTCH SALT & ALIED INDUSTRIES LTD THROUGH IT'S MANAGER,	RULE SERVED
23727	FA/3930/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI SHAMBHUBHAI,	MR APURVA R KAPADIA
23728	FA/3931/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASHABHAI BHIKHABHAI,	MR APURVA R KAPADIA
23729	FA/3932/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI NATHABHAI,	
23730	FA/3933/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI GAFURBHAI,	
23731	FA/3934/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR RATILAL,	
23732	FA/3935/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI RUDABHAI,	
23733	FA/3936/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI GANDABHAI,	
23734	FA/3937/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIRAM NARSHIDAS,BHAGVANDAS NARSHIDAS	
23735	FA/3938/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMABHAI GAFURBHAI,	
23736	FA/3939/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASUDEV KARSHANBHAI,JAYANTIBHAI KARSHANBHAI	
23737	FA/3940/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GATORBHAI AMARSHIBHAI,	
23738	FA/3941/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI UJJAMSHIBHAI,	
23739	FA/3942/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUSHALBHAI MATRABHAI,	
23740	FA/3943/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARSHIBHAI JIVRAJBHAI,	
23741	FA/3944/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI SAGARBHAI,	
23742	FA/3945/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI DHANJIBHAI,ABHESANG DHANJIBHAI	
23743	FA/3946/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAVJIBHAI VELSHIBHAI,PUNABHAI VELSHIBHAI	
23744	FA/3947/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGABHAI MOHANBHAI,	
23745	FA/3948/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENDHABHAI HIRABHAI,	
23746	FA/3949/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAGHUBHAI KHENGARBHAI,	
23747	FA/3950/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANUBHAI KHENGARBHAI,	
23748	FA/3951/2008	28/08/2008	STATE OF GUJARAT THRO' SPECIAL LAND ACQ.OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHOPABHAI KEHUBHAI,MANSANGBHAI KEHUBHAI	
23749	FA/3952/2008	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGARAM BECHARBHAI AGHARA,	MR NV GANDHI
23750	FA/3953/2008	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI BECHARBHAI AGHARA,	MR NV GANDHI
23751	FA/3954/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI MULJIBHAI GADHIYA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23752	FA/3955/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI MOHANBHAI GADHIYA DECEASED THRO LEGAL,	
23753	FA/3956/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPAK BALUBHAI GADHIYA,	
23754	FA/3957/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIVAN PREMJIBHAI,JAGJIVAN PREMJI,PRABHULAL KALABHAI VIDJA	
23755	FA/3958/2008	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI NATHUBHAI VIDJA,	MR NV GANDHI
23756	FA/3959/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI RAVJIBHAI BHOJANI,	
23757	FA/3960/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIVAN PREMJIBHAI VIDJA (KALA),	
23758	FA/3961/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIVAN PRABHUBHAI VIDJA,	
23759	FA/3962/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGJIVAN PREMJIBHAI VIDJA,	
23760	FA/3963/2008	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI KANJIBHAI GADHIYA DECEASED THRO LEGAL HEIRS,	
23761	FA/3964/2008	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANDLALBHAI LALJIBHAI VIDJA (PREMJIBHAI),	
23762	FA/3965/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POLJIBHAI REVABHAI VIDJA DECEASED THRO LEGAL HEIRS,	
23763	FA/3966/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI SANDHABHAI DECEASED THRO LEGAL HEIRS,LABHUBEN DEVJI,MANSUKH DEVJI,HARILAL DEVJI,ASMITABEN DEVJI,JAYANTILAL DEVJI	
23764	FA/3967/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI SANDHABHAI VIDJA (TALSI),	
23765	FA/3968/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI KANJIBHAI SABAPARA,	
23766	FA/3969/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI MAVJIBHAI VIDJA,	
23767	FA/3970/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAYANBHAI BHAGVANJIBHAI VIDJA,	
23768	FA/3971/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI PREMJIBHAI GADHIYA DECEASED THRO LEGAL HEIRS,VINUBHAI RAMJIBHAI,SHITALBEN RAMJIBHAI,HASMUKHBHAI RAMJIBHAI,PRABHABEN RAMJIBHAI,RAMABEN RAMJIBHAI	
23769	FA/3972/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI KUNVERJIBHAI PATEL,	
23770	FA/3973/2008	03/04/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI NANJIBHAI DECEASED THRO LEGAL HEIRS,KANJIBHAI NANJIBHAI,TRIKAMJIBHAI NANJIBHAI,MAGANBHAI NANJIBHAI	
23771	FA/3974/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN AIYUBBHAI HABIBBHAI PATEL,	
23772	FA/3975/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN MOHMADBHAI HABIBBHAI PATEL,	
23773	FA/3976/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN ALLAUDIN SADIMBHAI,	
23774	FA/3977/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MU AMINABEN NURBHAI DODIA,ALUBEN NURBHAI DODIA	
23775	FA/3978/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOMIN SABBIRALI VAJIRBHAI RAJPARA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23776	FA/3979/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MU. MOHMADBAKAR ALIBHAI PATEL,	
23777	FA/3980/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MU. ABIDALI ALIBHAI PATEL,	
23778	FA/3981/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN HANIFBHAI SULEMANBHAI,	
23779	FA/3982/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN MOHMADBHAI SULEMANBHAI,	
23780	FA/3983/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMAN SALIMBHAI HANIFBHAI,	
23781	FA/3984/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MU. SABIRBHAI VAJIRBHAI JENAWA,	
23782	FA/3985/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IQBAL HAMID RAJPURA,HASAMLALI HAMIDBHAI,HANIFABEN HAMIDBHAI,SHARIFABEN HAMIDBHAI,HASINABEN HAMIDBHAI	
23783	FA/3986/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL SULEMAN DATROLIYA,	
23784	FA/3987/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADIKBHAI ABDULBHAI,NASIMBEN ABDULBHAI,FATMABEN ABDULBHAI,ISMAILBHAI ABDULBHAI,SABIYABEN ABDULBHAI,MOHMADBHAI ABDULBHAI,MARUNBEN ABDULBHAI,HATIMABEN ABDULBHAI	
23785	FA/3988/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIMBHAI DAUDBHAI,ISMAILBHAI DAUDBHAI,MOHMADBHAI DAUDBHAI	
23786	FA/3989/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR CHUNABHAI KODARBHAI,LUHAR VITTHALBHAI CHHAGANBHAI,LUHAR JIVABHAI CHHAGANBHAI,LUHAR POPATBHAI CHHAGANBHAI,LUHAR ISHWARBHAI CHHAGANBHAI	
23787	FA/3990/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR VITTHALBHAI CHHAGANBHAI,LUHAR JIVABHAI CHHAGANBHAI,LUHAR POPATBHAI CHHAGANBHAI	
23788	FA/3991/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA TARABEN SHANKARLAL,MEHTA ARVINDBHAI SHANKARLAL,MEHTA KIRITBHAI SHANKARLAL,MEHTA AJITBHAI SHANKARLAL,MEHTA BIPINKUMAR SHANKARLAL,MEHTA MADHUBEN SHANKARLAL,MEHTA NAINABEN SHANKARLAL,MEHTA CHANDABEN SHANKARLAL,MEHTA SUDHABEN SHANKARLAL	
23789	FA/3992/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANCHI KARIMBHAI NURABHAI,GHANCHI MALABHAI NURABHAI,GHANCHI IBRAHIMBHAI NURABHAI,GHANCHI AMIBHAI NURABHAI,GHANCHI AMINABEN NURABHAI	
23790	FA/3993/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA ARVINDBHAI SHANKARBHAI,	
23791	FA/3994/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANBHI LALLUBHAI GALBABHAI,BHANBHI VIRCHANDBHAI GALBABHAI	
23792	FA/3995/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA CHAMPALAL RAICHAND,MEHTA UDECHAND BHIKHALAL	
23793	FA/3996/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAL RAGHAJI THAVARAJI,	
23794	FA/3997/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMAR BHIKHAJI RUPAJI,GAMAR NATHAJI RUPAJI,GAMAR HANDAJI RUPAJI	
23795	FA/3998/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAMBHI RAJUBEN DEVABHAI SINCEDECD. THROUGH HEIRS,BHAMBHI ARKHABEN DEVABHAI,BHAMBHI MANIBEN DEVABHAI,BHAMBHI SUMATIBEN DEVABHAI,BHAMBHI CHAMPABEN DEVABHAI,BHAMBHI TARABEN DEVABHAI,BHAMBHI KANTABEN DEVABHAI	

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23796	FA/3999/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR DIWALIBEN MAGANBHAI,LUHAR GANGARAM MAGANBHAI,LUHAR KODIBEN MAGANBHAI,LUHAR LUHAR KAMALABEN,SAGIR LUHAR KAMALABEN,SAGIR LUHAR RAMANLAL	
23797	FA/4000/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL KESHABHAI MOHANBHAI,PANCHAL AMTHABHAI MOHANBHAI	
23798	FA/4001/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANCHI RASULBHAI NURABHAI,	
23799	FA/4002/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR DHARMABHAI DAHYABHAI,	
23800	FA/4003/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR KISHORSINH NAVALSINH,	
23801	FA/4004/2008	25/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA TARABEN SHANKARLAL,MEHTA ARVINDBHAI SHANKARLAL	
23802	FA/4005/2008	25/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUNDARLAL RATILAL PATEL,	
23803	FA/4006/2008	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH JESANGBAWA RANA,	
23804	FA/4007/2008	25/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI BHAILALBHAI PATEL SINCE DECD. THROUGH HEIRS,JYOTSANABEN ASHOKBHAI,NIMISHABEN ASHOKBHAI,AMITBHAI ASHOKBHAI	
23805	FA/4008/2008	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHCHANDRA JAGJIVANBHAI,	
23806	FA/4009/2008	25/08/2008	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN TRIKAMBHAI & ROHITKUMAR TRIKAMBHAI,	
23807	FA/4010/2008	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI RAMESHCHANDRA,	
23808	FA/4011/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT ABHAJI SARDARJI,	
23809	FA/4012/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BHUPTAJI NAVAJI,	MR AMIT C NANAVATI
23810	FA/4013/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT LAKHMANJI TEJAJI,	
23811	FA/4014/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PREMAJIBHAI PATHUBHAI,	MR AMIT C NANAVATI
23812	FA/4015/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT VAJESINH MANSINH,RAJPUT LALSINH VAJESINH,RAJPUT DALPATSINH VAJESINH	,MR AMIT C NANAVATI
23813	FA/4016/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT AMARAJI BHAVANJI,	
23814	FA/4017/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT KESHAJI KARSANJI,	RULE SERVED
23815	FA/4018/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT NATHUJI SAVAJI RAHJI,	
23816	FA/4019/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT JAVANJI CHELAJI,	
23817	FA/4020/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT RANCHHODJI GANGAJI,	MR AMIT C NANAVATI
23818	FA/4021/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PATHUBHAI BECHARBHAI,	
23819	FA/4022/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT HEMRAJI VARVAJI,	

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23820	FA/4023/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT HEMRAJJI BHATHIJI,	
23821	FA/4024/2008	25/08/2008	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY CHELABHAI SARDARBHAI SINCE DECD. THRO' CHAUDHARY,	
23822	FA/4025/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI CHATARAJI,RAJPUT BABUJI CHATARAJI	RULE SERVED
23823	FA/4026/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT NARJI DOLJI,	MR AMIT C NANAVATI
23824	FA/4027/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT DALIBEN KARSHANJI.,	RULE SERVED
23825	FA/4028/2008	23/03/2009	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PREMAJIBHAI PATHIBHAI,	RULE SERVED
23826	FA/4029/2008	26/09/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	GHANSHYAMBHAI RAMNIKLAL JANI,ANISH KAMRUDDIN SHAIKH,KANTIBHAI SHANKARBHAI PATEL,NITINKUMAR KANTILAL MAHARAJ,MANJULABEN BHARATBHAI BANKER,NATIONAL INSURANCE CO LTD	,RULE SERVED,UNSERVED EXPIRED (R),MR PRAVIN GONDALIYA,MR DAKSHESH MEHTA
23827	FA/4030/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	VAGHELA JAMUJI UMATAJI,	
23828	FA/4031/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA RANJITBHAI ARJANBHAI SINCE DECD. THRO' JALABHAI,	MR AMIT C NANAVATI
23829	FA/4032/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA NATHABHAI MOTIBHAI,NADODA GANGABEN MOTIBHAI	,MR AMIT C NANAVATI
23830	FA/4033/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA CHALABHAI JETHABHAI,	MR AMIT C NANAVATI
23831	FA/4034/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA SHANKERBHAI KANUBHAI,	MR AMIT C NANAVATI
23832	FA/4035/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	MALEK HATHUBHAI SALEBHAI,	MR AMIT C NANAVATI
23833	FA/4036/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	SONI BHANUKANT PRABHULAL,	
23834	FA/4037/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	DAVE ANIRUTHA DESHANKER,	MR AMIT C NANAVATI
23835	FA/4038/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	SAIYED SEDUMIYA KALUMIYA,	
23836	FA/4039/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	WAGHELA CHANJI SARDARSING,	
23837	FA/4040/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATHAN KALEKHAN GAULABKHAN,	
23838	FA/4041/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	WAGHELA PRATAPSANG HARISANG,	
23839	FA/4042/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA HIRABHAI JAGMALBHAI,	
23840	FA/4043/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	AMBAJI MATAJI-- ADMINISTRATOR JAYANTILAL DEVCHAND SURJMAL,	
23841	FA/4044/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	LAKUM LAXMANBHAI KHODABHAI,	MR AMIT C NANAVATI
23842	FA/4045/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA SHIVABHAI RAMABHAI,	MR AMIT C NANAVATI
23843	FA/4046/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	KATARIA BHIKHABHAI GAGABHAI,	MR AMIT C NANAVATI

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23844	FA/4047/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	NADODA MAHADEVBHAI AMARABHAI,	MR AMIT C NANAVATI
23845	FA/4048/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	VANKER GANDABHAI REVABHAI SINCE DECD. THRO' HEIRS,VANKAR KANTIBHAI GANDABHAI,VANKER HIRABHAI GANDABHAI,VANKER MAHADEVBHAI GANDABHAI,VANKER NANUBHAI GANDABHAI,VANKER DHANIBEN GANDABHAI,VANKER HIRABHAI GANDABHAI,VANKER VINABEN GANDABHAI,VANKER KAMUBEN GANDABHAI	
23846	FA/4049/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	WAGHELA FATESING SHIVAJI,	MR AMIT C NANAVATI
23847	FA/4050/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	WAGHELA FATESING SHIVAJI,	MR AMIT C NANAVATI
23848	FA/4051/2008	25/08/2008	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	KATARIYA KANUBHAI GANESHBHAI,	
23849	FA/4052/2008	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,SARDA SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	WAGHELA JEMUJI UMTAJI,	
23850	FA/4053/2008	05/04/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	THAKKAR MAHENDRAKUMAR PRABHURAM,MINESHKUMAR @ MANISHKUMAR GORDHANDAS PATEL	RULE SERVED,MR.RAJESH B SONI
23851	FA/4054/2008	26/08/2008	UNITED INDIA INSURANCE CO. LTD.,	MS MEGHA JANI	JANABAIBEN NANJIBHAI MEHTA,MERAMBHAI MALABHAI MALA,BABUBHAI GOBARBHAI KALADIYA	
23852	FA/4055/2008	22/03/2012	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DINESHBHAI POPATBHAI DABHI,PRAVINBHAI PURSHOTAMBHAI PATEL,DHANANI MAHESHBHAI VANMALIBHAI,VANMALIBHAI TULSHIBHAI DHANANI SINCE DECD. THROUGH HEIRS,GAURIBEN VANMALIBHAI DHANANI,PARESHBHAI VANMALIBHAI DHANANI	,NOTICE UNSERVED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR RAJESH O GIDIYA
23853	FA/4056/2008	04/05/2011	SANJEEV C BORDIA,ALOKE C BORIDA THROUGH POA SANJEEV C BORDIA	MR VIMAL M PATEL	SUNILKUMAR MOHANSINGH BORDIA,	MR RAJESHWAR J DAVE
23854	FA/4059/2008	20/10/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. SOMABHAI NAGJIBHAI,JADABEN D/O. SOMABHAI,JASODABEN D/O. SOMABHAI,MAGANBHAI S/O. SOMABHAI,BHUPENDRA S/O. SOMABHAI,MADHUBEN WD/O. MAGANBHAI,JAYSHREEBEN D/O. MAGANBHAI,DECD. SURESHBHAI,DECD. GHANSHYAMBHAI,HEMLATABEN MAGANBHAI,USHABEN GHANSHYAMBHAI,CHETSABEN GHANSHYAM,LOKESHABEN GHANSHYAM,PRIYABEN GHANSHYAM	
23855	FA/4060/2008	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HEIRS OF ZHAVERBHAI DHURABHAI,RAMESHBHAI ZHAVERBHAI,SHARDABEN ZHAVERBHAI,LILABEN ZHAVERBHAI,SURYABEN ZHAVERBHAI,SAVITABEN ZHAVERBHAI,ANADNIBEN ZHAVERBHAI,HEIRS OF DECD. AMBALAL ZHAVERBHAI,MANIBEN AMBALAL,URMILABEN AMBALAL,SOBHABEN AMBALAL,RASHMIKABEN AMBALAL,GITABEN AMBALAL,BHAVNABEN AMBALAL,NILAMBEN AMBALAL,DAXABEN AMBALAL,USHABEN AMBALAL,RAJNIKANT AMBALAL,RADHABEN AMBALAL,THE EXECUTIVE ENGINEER	
23856	FA/4061/2008	29/12/2008	G S R T C,	MR HS MUNSHAW	NALINIBEN RATILAL CHAUDHARY,ABHASKHAN ALI AIYARKHAN	,MR AMIT V THAKKAR
23857	FA/4063/2008	01/09/2008	PRAJAPATI BHAGWANDAS HIRABHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,GENERAL MANAGER	,MR RR MARSHALL
23858	FA/4064/2008	25/08/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASULKHAN BHULEKHAN,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23859	FA/4065/2008	30/01/2009	A P S HIRE PURCHASE PVT LTD THRO' M D THRO' POA,	MR TUSHAR L SHETH	MOHAN ARJAN,BHANUBEN MOHANBHAI,PARESH MOHANBHAI,BHAVISHA MOHANBHAI,KALPESH MOHANBHAI,IMTIYAZ AHMADALI NABIBADI,SHABBIRALI MASUKALI C/O. SUPREME AUTO CENTRE	
23860	FA/4069/2008	01/09/2008	HARIJAN AMBARAM KHODABHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,GENERAL MANAGER	,MR RR MARSHALL
23861	FA/4070/2008	01/09/2008	MANUBHAI S GARODA,	(MR A J PATEL)	SPL.LAQ OFFICER,GENERAL MANAGER	,MR RR MARSHALL
23862	FA/4071/2008	25/08/2008	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PATEL PASHIBEN BABABHAI,PATEL NARSHIBHAIM BABABHAI,PATEL BABABHAI PASHABHAI,PATEL POPATBHAI BABABHAI,PATEL DHULIBEN CHHOTABHAI,PATEL PARESHBHAI CHHOTABHAI,PATEL MANIBEN BABABHAI	
23863	FA/4072/2008	16/01/2014	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PATEL NARSHIBHAI BABABHAI,PATEL MANIBEN BABABHAI,PATEL PASHIBEN BABABHAI	MR R.K.MANSURI
23864	FA/4073/2008	16/01/2014	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PATEL NAGINDAS MAGANLAL,	
23865	FA/4074/2008	16/01/2014	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PATEL BABABHAI LILABHAI SINCE DECD. THRO' HEIRS.,PATEL BABUBHAI BALABHAI,PATEL KANUBHAI BALABHAI,PATEL DINABEN BALABHAI,PATEL JIVIBEN BALABHAI,PATEL KAMLESHKUMAR NARANBHAI	,MR R.K.MANSURI
23866	FA/4075/2008	25/08/2008	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PATEL BALABHAI MOTIBHAI,PATEL AMRUTBHAI VENABHAI,PATEL DAHYABHAI VENABHAI	
23867	FA/4076/2008	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	MANGABHAI DAHYABHAI,THE EXECUTIVE ENGINEER	
23868	FA/4077/2008	25/08/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	PUNJABHAI RAMABHAI,SHANKARBHAI RAMABHAI,GOVINDBHAI RAMABHAI,CHIMANBHAI RAMABHAI,THE EXECUTIVE ENGINEER	
23869	FA/4078/2008	25/08/2008	ORIENTAL INSURANCE CO. LTD.,	MR KK NAIR	SARIFABAI SALIM SUMRA WD/O DECD SALIM AADAM SUMRA,SOHIL SALIM SMURA S/O DECD. SALIM AADAM SUMRA,AADAM ABDULLA SUMRA F/O DECD SALIM AADAM SUMRA,SHAKINABEN AADAM SUMRA M/O DATE SALIM AADAM SUMRA,ABUBAKAR AADAM SUMRA B/O DECD.SALIM AADAM SUMRA,JAHIUDIN VESTGIR SAHEB,MAQBOOL,NEW INDIA ASSURANCE CO. LTD.,ISMAIL ABDULLA MISTRI (SUMRA)	,MR MEHUL S SHAH,(MR SURESHM SHAH)
23870	FA/4080/2008	01/09/2008	DHULABHAI FUSABHAI VANKAR,	(MR A J PATEL)	SPL.LAQ OFFICER,GENERAL MANAGER	,MR RR MARSHALL
23871	FA/4081/2008	01/09/2008	GANPATBHAI REVABHAI,	(MR A J PATEL)	SPL.LAQ OFFICER,GENERAL MANAGER	,MR RR MARSHALL
23872	FA/4085/2008	27/08/2008	UNITED INDIA INSURANCE CO LTD THROUGH,	MR VIBHUTI NANAVATI	KAMLESHBHAI NARSHIBHAI HULANI,SHAMJIBHAI KHIMAJIBHAI PATEL	
23873	FA/4086/2008	29/08/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	SITABEN,SONAL HARGOVANBHAI PATEL (MINOR),KINJAL HARGOVANBHAI PATEL (MINOR),VANITA HARGOVANBHAI PATEL (MINOR),JAFARKHAN GULABKHAN BALOCH,DAHYABHAI RAMABHAI PATEL,RAMESHBHAI SHIVRATNA KASAT (SPOORIWALA)	
23874	FA/4087/2008	16/07/2009	TEJASBHAI MINESHBHAI LAKDAWALA,UMABEN MINESHBHAI LAKDAWALA	MR.HIREN M MODI	SHARDABEN KARSANBHAI KHUSHALBHAI,MITESHKUMAR KARSANBHAI PARMAR,JAYDEVKUMAR KARSANBHAI PARMAR	NOTICE NOT RECD BACK,MR RAMNANDAN SINGH
23875	FA/4088/2008	27/08/2008	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	RAJAN JAGDISHBHAI THAKKAR,JAGDISHBHAI RATILAL THAKKAR,VAGHJI DEVJI BALASARA	
23876	FA/4090/2008	01/09/2015	MANISHABEN WIDOW OF NARESHBHAICHATURBHAI PATEL,LILABEN WIDOW OF CHATURBHAI MOHANBHAI PATEL,MINOR ACHALABEN NARESHBHAI PATEL,MINOR YASHKUMAR NARESHBHAI PATEL	MR R.K.MANSURI	(DELETED),BALAJI BABAJI MAKWANA,IFFKO-TOKIO GENERAL INSURANCE CO. LTD.	DELETED,RULE SERVED,MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
23877	FA/4091/2008	25/01/2019	REVABHAI KACHARABHAI PATEL,KANKUBEN REVABHAI PATEL	MR BK OZA,MR HARDIK C RAWAL	RAMANBHAI GANESHBHAI PATEL (SINCE DEC'DTHRO'HEIRS & LRS),SITABEN RAMANBHAI PATEL,KAUSHIKBHAI RAMANBHAI PATEL,BHUPENDRABHAI RAMANBHAI PATEL,UNINTED INDIA INSURANCE CO.LTD	,RULE SERVED,MR VIBHUTI NANAVATI
23878	FA/4092/2008	23/09/2008	NEMATULLA SHARIFBHAI TAMBADIYA,	MR R.K.MANSURI	HASANALI GULAM ABBAS DODIYA,UNITED INDIA INSURANCE CO. LTD.	
23879	FA/4093/2008	23/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	JAMNABEN PARMANAND CHANDANI,PRUTHVIRAJ AMRATRAM JAMLA	
23880	FA/4094/2008	10/04/2013	RAMILABEN WD/O. NATWARLAL BHAILALBHAI VANKAR,	MR DN PANDYA	GANPAT SANABHAI PARMAR,VISHNUBEN WD/O.GULABDAS VIRAMDAS BHARWANI,THE ORIENTAL INSURANCE CO.LTD.,SIKANDER USMAN ANSARI DELETED CT.ORD.DT. 6/10/09,SANJAY MEHTA,UNITED INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS AMEE YAJNIK,MR GC MAZMUDAR,MR HG MAZMUDAR,MS HETABEN H SHAH,MR ARVIND K THAKUR
23881	FA/4096/2008	16/01/2009	G S R T C,	MR HS MUNSHAW	RAMUBHAI DAHYABHAI PATEL,PUSHPABEN RAMUBHAI PATEL,MOHANBHAI CHHOTUBHAI PATEL	
23882	FA/4099/2008	09/08/2017	LEGAL HEIRS OF DECD. JAYANTIBHAI MOHANBHAI,BHAVNABEN WD/O. JAYANTIBHAI MOHANBHAI,MINOR JAYESH JAYANTIBHAI MOHANBHAI,MINOR MAHESH JAYANTIBHAI MOHANBHAI,UJIBEN MOHANLAL KUMBHAR	MR MB PARIKH	PANKAJBHAI NAGJIBHAI DESAI,NEW INDIA INSURANCE CO. LTD. (VALSAD),NAYNABEN NAVNITLAL PATEL	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR KARTIK V PANDYA
23883	FA/4101/2008	13/01/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	BHAVSINGBHAI JUVANSING DABHI,RAMESH GORDHANBHAI PATEL,ASHVINBHAI R. SHETH,NEW INDIA INSURANCE CO.	
23884	FA/4102/2008	13/01/2009	G S R T C THRO' DIVISION CONTROLLER,	MRS FALGUNI D PATEL	CHANDULAL RANCHODLAL MODI,	MR DHARMESH V SHAH
23885	FA/4103/2008	15/10/2008	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBEN D/O UMEDDAS,KANTABEN UMEDDAS PATEL SISTER OF DECD.C/OSHIVDAS,BHAILALBHAI UMEDDAS PATEL BROTHER OF DECD.,PATEL BHAILALBHAI UMEDBHAI	
23886	FA/4104/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHWINBHAI TRIBHOVANBHAI,MELABHAI SOMABHAI, DECEASED THRO HIS HEIRS,RAMESHBHAI MELABHAI,KANUBHAI MELABHAI,MEENABEN MELABHAI	
23887	FA/4105/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PADHIYAR RAVJIBHAI RAMSANG; DECEASED THRO HIS HEIRS,AMBALAL RAVJIBHAI PADHIYAR,GANPATBHAI RAVJIBHAI PADHIYAR,NATUBHAI RAVJIBHAI PADHIYAR,RAMANBHAI RAVJIBHAI PADHIYAR,NANDABEN RAVJIBHAI PADHIYAR,DARIYABEN RAVJIBHAI PADHIYAR,KAMLABEN RAVJIBHAI PADHIYAR,PUNJIBEN RAVJIBHAI PADHIYAR	
23888	FA/4106/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BODHABHAI,FATEHSANG BODHABHAI	
23889	FA/4107/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH SOMABHAI CHAVDA DECEASED THRO HIS HEIRS,GAJARABEN CHHATRASINH CHAVADA,ANANDBEN CHHATRASINH CHAVADA,SARDABEN CHHATRASINH CHAVADA,MANJULABEN CHHATRASINH CHAVADA,SAROJBEN CHHATRASINH CHAVADA,GUNVAVTSINH CHHATRASINH CHAVADA	
23890	FA/4108/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLATBEN D/O DHULABHAI SAJAGSANG,	

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23891	FA/4109/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI BAPUBHAI,	
23892	FA/4110/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITABHAI VARADHBHAI,	
23893	FA/4111/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LABHA GALABHAI ISHVARBHAI LABHABHAI,	
23894	FA/4113/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMALABEN WD/O BHIKHABHAI CHHAGANBHAI,BHUPENDRA BHIKHA	
23895	FA/4114/2008	18/04/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI NANIABHAI,	MR KM SHETH
23896	FA/4115/2008	18/04/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABHAI SHANKARBHAI,	MR KM SHETH
23897	FA/4116/2008	18/04/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNILAL MATHURBHAI,	
23898	FA/4117/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PARSHOTTAMBHAI DESAI,JAGDISHBHAI PARSHOTTAMDAS	
23899	FA/4118/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAMANBHAI NARANBHAI,AMBALAL NARANBHAI	
23900	FA/4119/2008	18/04/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHBHAI LALLUBHAI,	MR KM SHETH
23901	FA/4120/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI ZAVERBHAI,	
23902	FA/4121/2008	18/04/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI DAHYABHAI,	MR KM SHETH
23903	FA/4122/2008	28/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISHBHAI KESHURBHAI,	
23904	FA/4124/2008	12/09/2013	O N G C LIMITED,	MR AJAY R MEHTA	PATEL LALBHAI VITHALBHAI HEIR OF VITTHALBHAI JENABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI,MR HITESH B PATEL
23905	FA/4125/2008	12/09/2013	O N G C LIMITED,	MR AJAY R MEHTA	HIRABHAI CHATURBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI,MR HITESH B PATEL
23906	FA/4126/2008	12/09/2013	O N G C LIMITED,	MR AJAY R MEHTA	THAKOR TALAJI BACHUJI HEIR OF THAKOR BACHUJI JENAJI,SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI,MR HITESH B PATEL
23907	FA/4127/2008	12/09/2013	O N G C LIMITED,	MR AJAY R MEHTA	THAKORE SHAILESH DHANAJI HEIR OF THAKORE DHANAJI KALAJI,SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI,MR HITESH B PATEL
23908	FA/4128/2008	23/02/2012	IFFCO-TOKIO GEN.INS. CO. LTD,	MR AJAY R MEHTA	JYOTSNABEN PRAKASHBHAI THAKOR,RAHUL PRAKASHBHAI THAKOR MINOR,HEENABEN PRAKASHBHAI THAKOR MINOR,CHETAN PRAKASHBHAI THAKOR MINOR,DHULAJI CHELAJI THAKOR,AMARATBEN DHULAJI THAKOR,THAKOR DHULAJI CHELAJI,MAGANBHAI JAGABHAI MAKVANA,AJITBHAI MANUBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY [DELETED AS PER ORDER PASSED]	DELETED,RULE SERVED,MR NILESH M SHAH
23909	FA/4129/2008	13/08/2015	BAKALI JUSAB ISMAIL,LEGAL HEIRS OF DECEASED BAKALI ABDULLA ISMAIL,MAMAD HUSSAIN ABDULLA,ABDUL GAFUR ABDULLA,JULFIKAR ABDULLA,ZAMILABEN ABDULLA,FARIDABEN ABDULLA,BAKALI KULSAMBEN ISMAIL,BAKALI FATIMABHAI	DECEASED LITIGANT,MR HASIT H JOSHI	SARIFABHAI HASAM BAKALI,LEGAL HEIRS OF DECEASED UMAR IBRAHIM BAKALI,GAFAR UMAR IBRAHIM,MAMAD UMAR IBRAHIM,GANI UMAR IBRAHIM,ASLAM UMAR IBRAHIM,FEMIDA UMAR IBRAHIM,BILKESH UMAR IBRAHIM	,MR MEHUL S SHAH,(MR SURESHM SHAH)
23910	FA/4130/2008	18/09/2008	HEMAL DEVENDRAKUMAR KADIA,MANANKUMAR DEVENDRAKUMAR KADIA	MR R.K.MANSURI	DEVENDRAKUMAR KESHAVLAL KADIA,NEW INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR

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23911	FA/4131/2008	22/03/2012	NEW INDIA ASSURANCE CO LTD THROUGH,	MR VIBHUTI NANAVATI	VALJIBHAI CHHAGANBHAI JOSHI,RAMABHAI KERABHAI MIYANA,RUPSINH DEVISINH CHUNDAVAT,UDIBEN RUPSINH CHUNDAVAT,LAKSHMANSINH RUPSINH CHUNDAVAT	,RULE SERVED BY DS,MR HARSHIT S TOLIA
23912	FA/4132/2008	24/03/2009	SAHIBA FABRICS LIMITED,	MR BHARAT T RAO	HARISH ENTERPRISE PVT LTD,	MR NIRAV C THAKKAR
23913	FA/4135/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJESHBHAI V. PATEL,	
23914	FA/4136/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAIBHAI L. PATEL,CHHAGANBHAI L. PATEL	
23915	FA/4137/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN V. PATEL,	
23916	FA/4138/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI MOTIBHAI,	
23917	FA/4139/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL F. PATEL,	
23918	FA/4140/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI MAHIJIBHAI,	
23919	FA/4141/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI F. PATEL,	
23920	FA/4142/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN S. PATEL,	
23921	FA/4143/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. CHIMANBHAI F. PATEL,CHAMPABEN CHIMANBHAI,ASHOKBHAI CHIMANBHAI,DHARMISHTHABEN CHIMANBHAI PATEL,DHARMENDRA CHIMANBHAI	
23922	FA/4144/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARSHEDBHAI C. PATEL,	
23923	FA/4145/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DAHYABHAI PARSOTTAM,THAKORBHAI DAHYABHAI,ASHOKBHAI DAHYABHAI,PUSHPABEN DAHYABHAI,VILALBEN DAHYABHAI	
23924	FA/4146/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVNABEN R. PATEL,	
23925	FA/4147/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	WAGHABHAI KHUSHALBHAI,	
23926	FA/4148/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN MAGANBHAI,	
23927	FA/4150/2008	20/08/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI BABABHAI,	
23928	FA/4151/2008	20/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI GOKALBHAI SOLANKI DECEASED THROUGH HIS HEIRS,KAMLABEN BHIKHABHAI,DAHIBEN BHIKHABHAI,SHANTABEN BHIKHABHAI,RANGEETBHAI BHIKHABHAI	
23929	FA/4152/2008	20/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI AMARSANG,RAMANBHAI AMARSANG,JAGDISHBHAI AMARSANG,HIRABEN AMARSANG	
23930	FA/4153/2008	20/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SWAROOPBEN CHIMANBHAI,	

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23931	FA/4154/2008	20/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI DHULABHAI SOLANKI DECEASED THROUGH HIS HEIRS,RANCHODBHAI MOTIBHAI,BHAILALBHAI MOTIBHAI DECEASED THROUGH HIS LEGAL HEIRS,MAGANBHAI MOTIBHAI,RAMABHAI MOTIBHAI,MOHANBHAI MOTIBHAI,KHUMANBHAI MOTIBHAI,DILIPBHAI MOTIBHAI,NARMADABEN BHAILALBHAI,SANJAYBHAI BHAILALBHAI,KALUBHAI DHULABHAI DECEASED THROUGH HIS LEGAL HEIRS,DAHYABHAI KALUBHAI,SHANKARBHAI KALUBHAI,LEELABEN KALUBHAI	
23932	FA/4155/2008	20/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESING RUPSING BAROT,	
23933	FA/4156/2008	20/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTABHAI BABARBHAI JADAV DECEASED THROUGH HIS HEIRS,KASHIBEN CHHOTABHAI JADAV,TEJABHAI CHHOTABHAI JADAV,HIRABEN CHHOTABHAI JADAV,SHIVABHAI CHHOTABHAI JADAV,MANGUBEN CHHOTABHAI JADAV,VITTHALBHAI CHHOTABHAI JADAV,KUSUMBEN CHHOTABHAI JADAV,BAJULABEN SANABHAI,RANJEET SANABHAI,LALJI SHANABHAI,SUMITRABEN SANABHAI	
23934	FA/4158/2008	20/07/2015	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	GANESHBHAI GOVINDDAS (SINCE DEC'D THRO'HEIRS & LRS),NAINABEN GANESHBHAI PRAJAPATI,AVNIBEN GANESHBHAI PRAJAPATI,VISHANK GANESHBHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,RULE UNSERVED
23935	FA/4160/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF ISMAIL ALI HASAN MUNSHI,	RULE SERVED
23936	FA/4161/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD DAUD ASMAL JAMADAR,	RULE SERVED
23937	FA/4162/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB ASMAL MOHAMMAD MOGHA,	RULE SERVED
23938	FA/4163/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURIBEN WIDOW OF YUNUS MOHAMMAD,	RULE SERVED
23939	FA/4164/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHAMMAD AMIRJI MARKADAMWALA,	RULE SERVED
23940	FA/4165/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSTUFA HASANALI SULEMAN,	RULE SERVED
23941	FA/4166/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAMVALI SULEMAN DOLA,	RULE SERVED
23942	FA/4167/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABEDABEN YAKUB IBRAHIM DAWALA,	RULE SERVED
23943	FA/4168/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURIBEN WIDOW OF YUSUF MOHAMMAD,	RULE SERVED
23944	FA/4169/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIDABEN D/O. HAJIMUSA ISMAIL KADUJI,	RULE SERVED
23945	FA/4170/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKHINABEN MUSAVALI JAMADAR,	RULE SERVED
23946	FA/4171/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMAD DADA JAMADAR,	RULE SERVED
23947	FA/4172/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSTUFA RASUL BAZISHA MIYA,	UNSERVED EXPIRED (R)
23948	FA/4173/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB DAUD ASMAL JAMADAR,	RULE SERVED
23949	FA/4174/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI ISAP IBRAHAM GHENGHEN,	UNSERVED EXPIRED (R)

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23950	FA/4175/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF FATMAVALI ABRAHAM MOHAMMAD SAFI AHMAD LILY,	RULE SERVED
23951	FA/4176/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MUSA JAMADAR,	RULE SERVED
23952	FA/4177/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HAJI MUSA ISMAIL KADUJI,	RULE SERVED
23953	FA/4178/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARIFA WIDOW OF IBRAHIM MOHAMMAD HASAN,	RULE SERVED
23954	FA/4179/2008	19/02/2009	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD YASIN YAKUB BALA ADMINISTRATOR OF JUMMA MASJID,	RULE SERVED
23955	FA/4180/2008	01/09/2008	UNITED INDIA INSURANCE CO LTD. THROUGH,	MR VIBHUTI NANAVATI	PRAVINBHAI LALJIBHAI BHIL,LALJIBHAI HARIBHAI BHIL SINCE DECD. THROUGH HEIRS,LILABEN LALJIBHAI BHIL,SURESHBHAI LALJIBHAI BHIL	
23956	FA/4181/2008	15/09/2008	GENERAL MANAGER,	MR AJAY R MEHTA	RAVJIBHAI NATVARBHAI,ARVINDBHAI NATVARBHAI,JAYANTIBHAI NATVARBHAI,MANUBHAI NATVARBHAI,SPECIAL LAQ OFFICER	MR YATIN SONI
23957	FA/4182/2008	05/02/2014	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SP LAND ACQUISITION OFFICER OIL AND NATURAL GAS CORPORATIO,VAGHELA NARENDRASINH RANJIT SINH	RULE SERVED,(MR A J PATEL)
23958	FA/4183/2008	05/02/2014	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SP LAND ACQUISITION OFFICER OIL AND NATURAL GAS CORPORATIO,VAGHELA DALPATSINH UDESINH	RULE SERVED
23959	FA/4184/2008	22/03/2012	THE NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI LALLUBHAI PARMAR,MOHAMAD SIDDIK HUSHEINBHAI,RANJANBEN WD/O NARPATSINH NANSINH JADAV,INDRAJIT NARPATSINH JADAV,PANTIMABEN NARPATSINH JADAV,SAPNABEN NARPATSINH JADAV	RULE NOT RECD BACK,RULE SERVED
23960	FA/4185/2008	10/12/2010	SPECIAL LAQ OFFICER,COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER	KARSHAN RAMSHI SINCE DIED HIS HEIRS,NATHIBEN KARSHAN- WIFE.,ARAJN KARSHAN- SON,PUNJABHAI KARSHAN- SON,KAVIBEN KARSHAN- DAUGHTER,JADAVBHAI KARSHAN - SON,DUDHIBEN KARSHAN- DAUGHTER,PURIBEN KARSHAN- DAUGH.	,RULE SERVED,UNSERVED EXPIRED (R)
23961	FA/4186/2008	27/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DR ROHIT RASIKLAL MODI,	MR. HARMISH K SHAH
23962	FA/4187/2008	27/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DR ROHIT RASIKLAL MODI,	MR. HARMISH K SHAH
23963	FA/4188/2008	27/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DR ROHIT RASIKLAL MODI,	MR. HARMISH K SHAH
23964	FA/4189/2008	27/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DR ROHIT RASIKLAL MODI,	MR. HARMISH K SHAH
23965	FA/4190/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASUDEV TRIBHOVAN,	
23966	FA/4191/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVAN KALIDAS,	
23967	FA/4192/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI MOTIBHAI,	
23968	FA/4193/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI MAGANBHAI,	
23969	FA/4194/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHAGAVANDASJI RAMDASJI.J.RAMSEVAKDAS,	
23970	FA/4195/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PRABHUBHAI NANIABHAI GUARDIAN OF MINORMUKESHBHAI,	
23971	FA/4196/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI NARANBHAI,	

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23972	FA/4197/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI SHANABHAI,	
23973	FA/4198/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANCHANBHAI BHAILALBHAI,	
23974	FA/4199/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL NARANBHAI,	
23975	FA/4200/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KEURBHAI CHHITABHAI,VINUBHAI KESHURBHAI	
23976	FA/4201/2008	17/01/2009	G S R C T THROUGH DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LAXMIBEN WD/O GOVINDBHAI JAGYASI,MANISH GOVINDBHAI JAGYASI,SWARUPDAS I JAGYASI,KAMLABEN SWARUPDAS JAGYASI,BHARATSINH VAJESINH ZALA DELETED-ORDER DT.25/8/08	DELETED,MR MTM HAKIM
23977	FA/4202/2008	17/01/2009	G S R C T THROUGH DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	PRALASH UDHAVADAS,BHARATSINH VAJESINH ZALA DELETED ORDER DT. 25/8/08	,DELETED
23978	FA/4203/2008	17/01/2009	G S R C T THROUGH DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	NEELAM PRAKASH JAGYASI,BHARATSINH VAJESINH ZALA DELETED ORDER DT.25/8/08	,DELETED
23979	FA/4210/2008	04/07/2019	GEETABEN SURESHKUMAR BHATT,	MR MA PAREKH	MANISHKUMAR BHOLABHAI PATEL,PINAKIN B SHUKLA,NEW INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MS LILU K BHAYA
23980	FA/4211/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ISHVARBHAI CHHITABHAI,	
23981	FA/4212/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF ANTOLBHAI RANCHHODBHAI,	
23982	FA/4213/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI KESHURBHAI,	
23983	FA/4214/2008	04/08/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN PARSHOTTAMBHAI,	
23984	FA/4216/2008	02/09/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	HINA @ TINU BHAILAL RATHOD MINOR THROUGH,RAJUBHAI ARJUNBHAI PATEL,MUKESHBHAI BHIKHUBHAI PATEL	
23985	FA/4217/2008	02/09/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	BHAILAL BHIKHUBHAI RATHOD,RAJUBHAI ARJUNBHAI PATEL,MUKESHBHAI BHIKHUBHAI PATEL	
23986	FA/4218/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI MANIBHAI PARMAR,HARKHABEN MELABHAI PARMAR,SAVITABEN MELABHAI PARMAR,SHANTILAL MELABHAI PARMAR,NARMADABEN MELABHAI PARMAR,BHAGAWANBHAI MELABHAI PARMAR,BHANUMATIBEN MELABHAI PARMAR,SHANABHAI MELABHAI PARMAR	RULE SERVED
23987	FA/4219/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL DHULABHAI PATEL,	MR VIJAY N RAVAL
23988	FA/4220/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI TRIBHOVANDAS PATEL,CHATURBHAI CHHAGANBHAI PATEL	
23989	FA/4221/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIMLABEN NARSINHBHAI PATEL,HASMUKHBHAI NARSINHBHAI PATEL,KANUBHAI NARSINHBHAI PATEL	RULE SERVED
23990	FA/4222/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI TRIBHOVANDAS PATEL,	
23991	FA/4223/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NALKANTHESHWAR MAHADEV THROUGH ADMINISTRATOR SHANTILAL BHATT,	RULE SERVED
23992	FA/4224/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI NATHABHAI PATEL,GHANSHYAMBHAI THAKORBHAI PATEL	
23993	FA/4225/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MITHABHAI RAVJIBHAI PATEL,	

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23994	FA/4226/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI MULJIBHAI PATEL SINCE DECD. THROUGH HEIRS,JAYANTIBHAI MULJIBHAI PATEL,ARVINDBHAI MULJIBHAI PATEL,JAYANTIBHAI MULJIBHAI PATEL,ARVINDBHAI MULJIBHAI PATEL	,RULE SERVED
23995	FA/4227/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI MAGANBHAI SINCE DECD. THROUGH HEIRS,PRAKASHBHAI TRIBHOVANBHAI,VASUDEV TRIBHOVANBHAI,MAHENDRABHAI TRIBHOVANBHAI	,RULE SERVED
23996	FA/4228/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRABHAI MAGANBHAI PATEL,	
23997	FA/4229/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI FULABHAI GAJJAR,	RULE SERVED
23998	FA/4230/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI BIN DESAIBHAI PATEL,	
23999	FA/4231/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANGBHAI KALABHAI SINCE DECD. THROUGH HEIRS,VERIBHAI RAISANGBHAI,NANABHAI RAISANGBHAI,JADABEN BHIKHABHAI,CHUNILAL BHIKHABHAI,BHAILALBHAI BHIKHABHAI,CHIMANBHAI BHIKHABHAI	
24000	FA/4232/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI CHHAGANBHAI PATEL,	RULE SERVED
24001	FA/4233/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI CHANDA BHARATBHAU RANCHHODBHAI,	
24002	FA/4234/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATUBHAI DAHYABHAI PATEL,	RULE SERVED
24003	FA/4235/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI FULABHAI SUTHAR,	
24004	FA/4236/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI LALLUBHAI PATEL,	RULE SERVED
24005	FA/4237/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI GAMBHIRBHAI VAGHELA,	
24006	FA/4238/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JEETSING GEMALSANG RANA SINCE DECD. THROUGH HEIRS,BALJIBEN JEETSINH RANA,BALWANTSINH JEETSINH RANA,CHANDRASINH JEETSINH RANA,DILIPSINH JEETSINH RANA,MUMTAZ JEETSINH RANA,MEHMUDABEN JEETSINH RANA,FULIBEN JEETSINH RANA	
24007	FA/4239/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI ZAVERBHAI WD/O JETHABHAI NATHABHAI,REVABEN JETHABHAI	
24008	FA/4240/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENABIBI NATHUMIYA SAFRUMIYA SINCE DECD. THROUGH HEIRS,JUBEDABIBI MOHMMADALI SAIYED,MAHERALI MOHMMADALI SAIYED,KASAMALI MOHMMADALI SAIYED,VAHIDABEN MOHAMMADALI SAIYED	
24009	FA/4241/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHABHAI PUJABHAI PATEL SINCE DECD. THROUGH HEIRS,SAVITABEN JETHABHAI PATEL,NATWARLAL JETHABHAI PATEL,RAMANBHAI JETHABHAI PATEL	,UNSERVED EXPIRED (R),MR VIJAY N RAVAL
24010	FA/4242/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL CHIMANLAL VYAS,CHANDRAVADAN CHIMANLAL VYAS,RAJNIKANT CHIMANLAL VYAS,SURYAKANT CHIMANLAL VYAS	
24011	FA/4243/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMIRMIYA SAFARMIYA SINCE DECD. THROUGH HEIRS,JUBEDABEN MOHAMMADALI SAIYED,MAHERALI MOHAMMEDALI SAIYED,KASAMALI MOHAMMEDALI SAIYED,VAHIDABEN MOHAMMEDALI SAIYED	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24012	FA/4244/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JINABHAI BHIKHABHAI SINCE DECD. THROUGH HEIRS,KASHIBEN JINABHAI,BHALABHAI JINABHAI,BUDHABHAI JINABHAI (MINOR) THROUGH KASHIBEN JINABHAI,SANABHAI BHIKHABHAI	
24013	FA/4245/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBEN MOHAN GOKAL SINCE DECD. THROUGH HEIRS,PUNAMBHAI MOHANBHAI PARMAR,JADABEN MOHANBHAI PARMAR	
24014	FA/4246/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NASIRHUSSAIN THROUGH USMANMIYA ABDUL REHMANMIYA,	
24015	FA/4247/2008	10/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATBHAI SHANKARBHAI SOLANKI,	UNSERVED EXPIRED (R)
24016	FA/4248/2008	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI MATHURBHAI,	UNSERVED EXPIRED (R)
24017	FA/4249/2008	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JABRUMIYA CHHOTUMIYA,	UNSERVED EXPIRED (R)
24018	FA/4250/2008	01/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAROTTAMBHAI BHIKHABHAI PATEL,	
24019	FA/4251/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDABHAI FULABHAI PARMAR SINCE DECD. THROUGH HEIRS,GANGABEN CHANDABHAI FULABHAI PARMAR,BHUDHABHAI CHANDABHAI PARMAR,RAYSINGBHAI CHANDABHAI PARMAR,MANUBHAI CHANDABHAI PARMAR,VIMLABEN CHANDABHAI PARMAR,DINESHBHAI CHANDABHAI PARMAR	,RULE SERVED,UNSERVED EXPIRED (R)
24020	FA/4252/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABHAI HATHIBHAI CHAUHAN,	UNSERVED EXPIRED (R)
24021	FA/4253/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASRAFKHAN RASULKHAN PATHAN,	RULE SERVED
24022	FA/4254/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI LAKHABHAI CHAUHAN,	
24023	FA/4255/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHEMCHANDBHAI DALABHAI TIRGAR,	RULE SERVED
24024	FA/4256/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI MANGALBHAI PARMAR,	UNSERVED EXPIRED (R)
24025	FA/4257/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBEN MANGALBHAI CHAUHAN SINCE DECD. THROUGH HEIRS,SHANTABEN MANGALJI,AMRATBEN MANGALJI,SHIVIBEN MANGALJI,VINODBHAI MANGALJI,JASHWANTBHAI GEMSINH	,RULE SERVED
24026	FA/4258/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH SHAKARABHAI CHAUHAN,	RULE SERVED
24027	FA/4259/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSINH CHANDABHAI DABHI,	RULE SERVED
24028	FA/4260/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOTAJI DOSALJI PARMAR SINCE DECD. THROUGH HEIRS,PRABHATSINH GOTAJI,BHIKHABHAI GOTAJI,MANGIBEN GOTAJI	,RULE SERVED
24029	FA/4261/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVAJI RANAJI PARMAR,	RULE UNSERVED
24030	FA/4262/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVANBHAI DAHYABHAI PARMAR,	
24031	FA/4263/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI MANGALBHAI PARMAR,	RULE SERVED
24032	FA/4264/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI RAIJIBHAI,	RULE SERVED

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24033	FA/4265/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOBARBHAI SOMABHAI SODHA PARMAR SINCE DECD. THROUGH HEIRS,TAKHABEN GOBARBHAI,LAXMANBHAI GOBARBHAI,JUGABEN GOBARBHAI,JIBABEN GOBARBHAI,ISHABEN GOBARBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
24034	FA/4266/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AKBARMIYA BHULAMIYA PATHAN,	
24035	FA/4267/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI SHANABHAI,	RULE SERVED
24036	FA/4268/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSENMIYA AMDUMIYA,AMINABIBI PUJAMIYA,SHIRAJMIYA PUJAMIYA,NAMDARMIYA PUJAMIYA,JIVAMIYA PJAMIYA	,RULE SERVED
24037	FA/4269/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENAJI SHABURJI,	RULE SERVED
24038	FA/4270/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATAJI KALAJI SINCE DECD. THROUGH HEIRS,FULIBEN FATAJI,AMRATBEN FATAJI,JIVABHAI FATAJI,RAVJIBHAI FATAJI,MADHUBEN FATAJI,KOKILABEN FATAJI	,RULE SERVED
24039	FA/4271/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIMOTHI PREMABHAI,	UNSERVED EXPIRED (R)
24040	FA/4272/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANDARSINH MANGALJI,	UNSERVED EXPIRED (R)
24041	FA/4273/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGJI GOTAJI,	
24042	FA/4274/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUMIYA GALUMIYA,HUSENMIYA MAHOBATMIYA SINCE DECD. THROUGH HEIRS,SHAKINABIBI HUSENMIYA,MADINABIBI HUSENMIYA,MAHEBUBMIYA HUSENMIYA,RABIYABIBI HUSENMIYA,ILMUMIYA HUSENMIYA,SARIDABANU HUSENMIYA,SIKANDARMIYA HUSENMIYA,JETUNBIBI HUSENMIYA	,RULE SERVED,UNSERVED EXPIRED (R)
24043	FA/4275/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI MAGANBHAI PATEL,	RULE UNSERVED
24044	FA/4276/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH KESHRISINH DABHI SINCE DECD. THROUGH HEIRS,ASHOKKUMARI MAHENDRASINH,YASHWANTSINH MAHENDRASINH,RANVIJAYSINH MAHENDRASINH	,RULE SERVED
24045	FA/4277/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI FULABHAI CHAUHAN,	RULE SERVED
24046	FA/4278/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESRISING SOMAJI DABHI,	RULE UNSERVED
24047	FA/4279/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSINH BABABHAI,	RULE UNSERVED
24048	FA/4280/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH MADHUBHAI,	
24049	FA/4281/2008	23/12/2008	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMAJI DHIRAJI SODHA SINCE DECD. THROUGH HEIRS,CHANDABEN SOMAJI DHIRAJI,BUDHABHAI SOMAJI,PUNJABHAI SOMAJI,BHEMABHAI SOMAJI,BADABHAI SOMAJI,NANDUBEN SOMAJI	
24050	FA/4282/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECD. SHIVSANG BAVANSANG,KANBHA SHIVSANG	
24051	FA/4283/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAT AMBARAM SHIVRAM,	
24052	FA/4284/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VAJESANG VAKHATSANGH,	
24053	FA/4285/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECD. VANKAR BHOJABHAIBHUDARBHAI,VANKAR BHIKHABHAI BHOJABHAI	,MR. YOGENDRA THAKORE

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24054	FA/4286/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECD. VANKAR MAGANBHAIPATHABHAI,VANKAR BHIKHABHAI MAGANBHAI	,MR. YOGENDRA THAKORE
24055	FA/4287/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR FATESING JETHUBHA,	
24056	FA/4288/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR MANABHAI RAMABHAI,	
24057	FA/4289/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH AMARSINGH,	MR. YOGENDRA THAKORE
24058	FA/4290/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR RANCHHODBHAI DHANABHAI,	
24059	FA/4291/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL AMICHAND,	MR. YOGENDRA THAKORE
24060	FA/4292/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHUNILAL AMICHAND,	MR. YOGENDRA THAKORE
24061	FA/4293/2008	01/09/2008	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GOVABHAI CHHAGANBHAI RABARI,EXECUTIVE ENGINEER	
24062	FA/4294/2008	01/09/2008	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	BAHILALBHAI CHHOTABHAI,	
24063	FA/4295/2008	01/09/2008	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	MANGANBHAI ISHWARBHAI PATEL,	
24064	FA/4296/2008	01/09/2008	SPECIAL LAQ OFFICER,EXECTUVE ENGINEER	GOVERNMENT PLEADER	BAKORBHAI MOTIBHAI PATEL,	
24065	FA/4297/2008	02/09/2008	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED,	MS HINA DESAI	SAKALBEN DAYLUBHAI,NILESH DAYLUBHAI,BIPIN DAYLUBHAI,KALABEN DAYLUBHAI,NAVSIBEN DEVJIBHAI,DEVJIBHAI LALJIBHAI,BABUBHAI BHIMJIBHAI KUKANA,AABDUL GAFFAR ABDUL RAHIM PATEL	
24066	FA/4298/2008	02/09/2008	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	BHIKHUBHAI NATHABHAI MAKWANA,KANA DEVA NANDANIA,DEVABHAI HAMIRBHAI NANDANIA,INSURANCE COMPANY OF TRACTOR TRAILOR,LAKHABHAI JETHABHAI SAPBHAR,JAYANTILAL CHATRABUJ & CO.,	
24067	FA/4300/2008	18/04/2012	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	RAJENDRAKUMAR RAMKRUSHNA BAROT,MITULBHAI NARESHCHANDRA PATEL	RULE SERVED,MR NIRAV C THAKKAR
24068	FA/4302/2008	17/11/2008	CRISANA TUBES PVT LTD THROUGH K S KHANNA,	(MR JB PARDIWALA)	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH	
24069	FA/4303/2008	26/07/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	POPATHAI BHAGWANDAS,	MS ASHA H GUPTA
24070	FA/4304/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL ABHESINH,	
24071	FA/4305/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH SINCE DECD. THRO' AMARSINH NARSINH PAJROLIA,	
24072	FA/4306/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASWANTSINH KHUMANSINH DHARIYA,	
24073	FA/4307/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATSINH SURSINH,	
24074	FA/4308/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI DAYALBHAI PATEL,	
24075	FA/4309/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL CHHAGANLAL MAHANT,	
24076	FA/4310/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN HIRALAL DHAWARKADAS,	

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24077	FA/4311/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANSANGBHAI MANORBHAI,	
24078	FA/4312/2008	02/09/2008	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATBHAI - MINOR THRO SAVITABEN MANGUBHAI,	
24079	FA/4313/2008	02/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSINGH JESANGBHAI,	
24080	FA/4314/2008	02/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSINH HATHISINH,	MR SP MAJMUDAR
24081	FA/4315/2008	02/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHIVABHAI ANOPBHAI,AMIRBHAI SHIVABHAI VASAVA,PARSHOTTAMBHAI SHIVABHAI VASAVA	
24082	FA/4316/2008	02/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESANG MELABHAI,	MR SP MAJMUDAR
24083	FA/4317/2008	02/09/2008	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHI SANG HIRABHAI,	
24084	FA/4318/2008	11/09/2008	MURA JETHA MAKWANA DIED DURINGTHRO' HIS LEGAL HEIRS,MINOR RUPIBEN MURA WD/O MURA JETHA,MINOR NARAN MURA,MINOR RAMA MURA,AMRA MURA	MR HARESH N JOSHI	TAPU JIVA AHIR,UNITED INDIA INSURNCE CO. LTD	
24085	FA/4319/2008	13/12/2010	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,THAKORE HARCHANDJI KESHAJI	RULE SERVED,(MR A J PATEL)
24086	FA/4320/2008	13/12/2010	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,PATEL GANDABHAI NAGARDAS	RULE SERVED
24087	FA/4321/2008	13/12/2010	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF PATEL RATILAL NAGAR- DAS,PATEL SHAKRIBEN RATILAL,PATEL DASHRATHBHAI RATILAL,PATEL NAGINBHAI RATILAL,PATEL GEETABEN RATILAL	,RULE SERVED
24088	FA/4322/2008	13/12/2010	DEPUTY GENERAL MANAGER- OIL & NATURAL GAS CORPORATION LTD.,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,PATEL DAHYALAL MANILAL	RULE SERVED
24089	FA/4323/2008	29/08/2011	DEPUTY GENERAL MANAGER OIL & NATURAL GAS CORPORATON LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER ONGC,MOHANLAL KHODIDAS PATEL	GOVERNMENT PLEADER,(MR A J PATEL)
24090	FA/4324/2008	04/09/2008	GAURAVSINH D RAJPUT,	MR SUBRAMANIAM IYER	GUJARAT PETROSYNTH LTD,	
24091	FA/4330/2008	29/11/2013	MANILAL GOPALDAS PARMAR,	MR MITUL K SHELAT,MR KIRIT J MACWAN,(MR PARESH M DARJI)	ASHWIN RAIJIBHAI PARMAR,A.A.SOLIYAWALA,UNITED INSURANCE CO. LTD.	RULE UNSERVED,MR PALAK H THAKKAR
24092	FA/4331/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,MAHENDRASINH DASHRATHSINH RAOL	GOVERNMENT PLEADER,(MR A J PATEL)
24093	FA/4332/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,LAXMANSINH ARJUNSINH RAOL	GOVERNMENT PLEADER,RULE SERVED
24094	FA/4333/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,MAHINDRASINH DASHRATHSINH RAOL,PREMKUVARBA CHHATRASINH RAOL	GOVERNMENT PLEADER,RULE SERVED
24095	FA/4334/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHAGABHAI KACHRABHAI PATEL	GOVERNMENT PLEADER,RULE SERVED
24096	FA/4335/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,VISHNUBHAI JOITARAM	GOVERNMENT PLEADER,RULE SERVED

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24097	FA/4336/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,RAMABHAI MAGANBHAI PATEL	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
24098	FA/4337/2008	10/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,AMRUTBHAI GOBARBHAI	GOVERNMENT PLEADER,NOTICE SERVED
24099	FA/4338/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHA VALI UMARJI ISE,DAUD VALI UMARJI,ABDUL VALI UMARJI,ADAM DADU VALI,ILIYAS DAUD VALI	
24100	FA/4339/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABIBEN WD/O ABDULLA ALI UMAR,	
24101	FA/4340/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM ASMAL,	
24102	FA/4341/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUL ISMAIL UMARJI BAPU,MEHMOOD ISMAIL BAPU,YUNUS ISMAIL BAPU,ILIYAS ISMAIL BAPU	
24103	FA/4342/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD UMARJI ADAM,	
24104	FA/4343/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD UMARJI ADAM,	
24105	FA/4344/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN WD/O MUSA ISAP ABRAHM,DADU MUSA SHETH,MUSTAQ MUSA SHETH	
24106	FA/4345/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM YUSUF VALI,ADAM YUSUF VALI	
24107	FA/4346/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD UMARJI ADAM,	MS TANUJA N KACHCHHI
24108	FA/4347/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI UMARJI ISE'S P'AH OF HAFEZI ISA ISMAIL,	
24109	FA/4348/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI UMARJI ISE'S P' AH HAFEZI ISA ISMALI,	
24110	FA/4349/2008	25/08/2008	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM UMARJI ISE,	
24111	FA/4350/2008	28/06/2013	RAMPURI HARIPURI GUSAI,NIRMALABA HARDEVSINH ZALA,BHUPENDRA KUNVERBA MAHENDRASI-NH CHAUDASAMA	MR MEHUL SHARAD SHAH	USHABEN LAHERPURI GUSAI,PARESH LAHERPURI GUSAI,VISHAL LAHERPURI GUSAI,NAVINPURI LAHERPURI GUSAI,MAHENDRAPURI HARIPURI GUSAI	MR SP HASURKAR,(MR BD KARIA),MR AR THACKER
24112	FA/4351/2008	13/12/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN ANTOLIA DULIA,	MR MM SAIYED
24113	FA/4352/2008	13/12/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA MOHAMMAD ADAM MUSE,	MR MM SAIYED
24114	FA/4353/2008	13/12/2010	SPECIAL LAQ OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI UMARJI ISE'S P'AH OF HAFEZI ISA ISMAIL,	MR MM SAIYED
24115	FA/4354/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZHALA RAJENDRASINH AGARSANG,	(MR A J PATEL)
24116	FA/4355/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARVAD KHODABHAI LALABHAI,	
24117	FA/4356/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUBHAI UKABHAI,	
24118	FA/4357/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVATBA SHIVUBHAI NARSANGJI,	
24119	FA/4358/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFABHAI MERABHAI,	
24120	FA/4359/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI MOHANBHAI SOLANKI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24121	FA/4360/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMTUBHAI KHENGARBHAI,	
24122	FA/4361/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANUBHAI CHIKUBHAI,	
24123	FA/4362/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI RAMJIBHAI,	
24124	FA/4363/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI MERABHAI,	
24125	FA/4364/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHELABHAI NANUBHAI,	
24126	FA/4365/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAH NITINBHAI SHANTILAL,	
24127	FA/4366/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN TAKHUBHAI,	
24128	FA/4367/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSHIBHAI CHATURBHAI,	(MR A J PATEL)
24129	FA/4368/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI KAMABHAI,	(MR A J PATEL)
24130	FA/4369/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITBHAI RANCHHODBHAI,	
24131	FA/4370/2008	08/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI GOVINDBHAI TRUSTEE - ARNEJ BUT BHAVANI,	
24132	FA/4371/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI DOLAJI,	MR AMIT C NANAVATI
24133	FA/4372/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY ANUBEN DALJIBHAI,CHAUDHARY MANSANGBHAI DALJIBHAI	MR AMIT C NANAVATI
24134	FA/4373/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KHODAJI DOLAJI,	MR AMIT C NANAVATI
24135	FA/4374/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT JAWANSANG SADAJI,RAJPUT NARAJI SADAJI	MR AMIT C NANAVATI
24136	FA/4375/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT ABHAJI SARDARJI,	MR AMIT C NANAVATI
24137	FA/4376/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT VIJABEN AJAJI,RAJPUT RUPAJI RANCHHODJI	MR AMIT C NANAVATI
24138	FA/4377/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY NATHUBHAI RANCHHODBHAI,	MR AMIT C NANAVATI
24139	FA/4378/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT MAFAJI MONGHAJI,RAJPUT CHATARAJI MANDHAJI	MR AMIT C NANAVATI
24140	FA/4379/2008	04/02/2009	LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY RAMSANGBHAI MULJIBHAI,	MR AMIT C NANAVATI
24141	FA/4382/2008	22/06/2015	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,DECEASED RAMANLAL MOTIRAM PANCHAL THRO HIS LEGAL HEIRS,RAMESHBHAI RAMLAL PANCHAL,VINODBHAI RAMLAL PANCHAL,JAYANTIBHAI RAMLAL PANCHAL,NATWARLAL RAMLAL PANCHAL,SHUBHADRABEN RAMLAL PANCHAL,PRAVINBHAI RAMLAL PANCHAL,RAJESHBHAI RAMLAL PANCHAL	GOVERNMENT PLEADER,(MR A J PATEL)
24142	FA/4383/2008	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI KHATUBHAI,	MR BS PATEL,MRS RANJAN B PATEL
24143	FA/4384/2008	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABEN MANGALBHAI,KANTABEN MANGALBHAI,KHODABHAI MANGALBHAI,MELABHAI MANGALBHAI	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24144	FA/4385/2008	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAPUBHAI SOMABHAI,CHHAGANBHAI SOMABHAI	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
24145	FA/4386/2008	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARBHAI ISHWARBHAI,VITTHALBHAI ISHWARBHAI	RULE SERVED
24146	FA/4387/2008	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARBHAI ISHWARBHAI,KHODABHAI BAKHOLBHAI	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
24147	FA/4388/2008	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI VASHRAMBHAI SINCE DECD. THROUGH HEIR,	MR BS PATEL,MRS RANJAN B PATEL
24148	FA/4389/2008	23/02/2011	ISHWARBHAI DHOLABHAI DESAI SINCE DECD. THRO' HEIRS,	MR HM PARIKH	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER,RATILAL GULABBHAI VAGHRI,SHANKARBHAI GULABBHAI VAGHRI	GOVERNMENT PLEADER,DELETED,RULE SERVED
24149	FA/4390/2008	23/02/2011	ROHIT VINUBHAI DESAI SINCE DECD. THRO' HEIRS & LRS,PURVIBEN R DESAI,AMRAPALI R DESAI	MR HM PARIKH	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
24150	FA/4391/2008	10/09/2008	UNITED INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SHRIPAD YASHWANT KATKAR,PARESHKUMAR RAMJIBHAI BRAHMANIYA	,MR AJAY R MEHTA
24151	FA/4393/2008	08/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SUBHASHBHAI AMBALAL RAVAL (SON OF THE DECEASED),LAKSHMANBHAI AMBALAL RAVAL (SON OF THE DECEASED),KANUBHAI AMBALAL RAVAL (SON OF THE DECEASED),MADHUBEN AMBALAL RAVAL (WIDOW OF DECEASED AMBALAL RAV,MENABEN CHHANALAL RAVAL (MOTHER OF THE DECEASED)	
24152	FA/4394/2008	09/09/2008	RAMESHBHAI PARSHOTTAMBHAI,JYANTIBHAI PARSHOTTAMBHAI,SUSHILABEN PARSHOTTAMBHAI BABARBHAI	MS TRUSHA K PATEL	BHAVIK MOHANBHAI,ASHOKKUMAR KANKUMAR,VANDANABEN ASHOKKUMAR,VISHNUBHAI KANKUMAR,SAROJBEN VISHNUBHAI,RAMAVTAR KANKUMAR,RANI RAMAVTAR,KANKUMAR KISHANGOPAL,SHARMISHTABEN PARSHOTTAMBHAI BABARBHAI	,MR CHIRAG B PATEL
24153	FA/4396/2008	05/09/2008	G.S.R.T.C.,	MS AVANI S MEHTA	VARSHABEN WD/O. GIRISHBHAI RANCHHODBHAI PATEL,MINOR SANDIP GIRISHBHAI THRO' VARSHABEN (RESP. 1),MINOR NILESH GIRISHBHAI THRO' VARSHABEN (RESP. 1),KAPILABEN RANCHHODBHAI PATEL,RANCHHODBHAI PATEL,JAGDISHBHAI PATEL	,(MR PARESH M DARJI)
24154	FA/4397/2008	08/09/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MANOJKUMAR BHAGVANDAS RANA,BHARTESH PRAKASHCHANDRA SHAH,PRABHODCHANDRA THAKORBHAI SHAH	
24155	FA/4398/2008	08/09/2008	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	ARPITABEN MANUBHAI PATEL,KIRANKUMAR MANUBHAI PATEL	
24156	FA/4399/2008	22/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI MOTIBHAI SINCE DIED HIS HEIRS,PATEL SHANTABEN PARSOTTAMBHAI WIFE.,PATEL RAJNIKANT PARSOTTAMBHAI,PATEL JITENDRABHAI PARSOTAMBHAI,PATEL ASWINBHAI PARSOTTAMBHAI,PATEL ASHOKBHAI PARSOTTAMBHAI,PATEL SHARMISTHABEN PARSOTTAMBHAI,RAVJIBHAI MOTIBHAI SINCE DIED HIS HEIRS,PATEL VIMLABEN RAVJIBHAI,PATEL SUSHILABEN RAVJIBEN,PATEL CHANDRAKANTBHAI RAVJBHAI,PATEL SUMITRABEN RAVJIBHAI,PATEL RAJENDRABHAI RAVJIBHAI,PATEL PRAFULBHAI RAVJIBHAI,PATEL GITABEN RAVJIBHAI	

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24157	FA/4400/2008	14/07/2017	CHETAN KANTIBHAI PATEL,AMISHA KANTIBHAI PURSHOTTAMBHAI PATEL,SNEHAL KANTIBHAI PATEL,SARITABEN KANTIBHAI PURSHOTTAMBHAI PATEL	(MR PARESH M DARJI)	BHIKUBHAI PURSHOTTAMBHAI PATEL,NEW INDIA INSURANCE COMPANY LTD,THAKARSHIBHAI AMARSIBHAI BHATASANA,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR SHALIN N MEHTA
24158	FA/4401/2008	10/09/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	GOPALDAS ALIAS KANTILAL PANCHAL,SHANABHAI MOHANBHAI RAVAL,BABUBHAI SHIVABHAI PATEL	
24159	FA/4403/2008	15/09/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	ASHABEN DHARMENDRABHAI VADHIYA,FIROZKHAN KALEKHAN PATHAN,PUSHPABEN MITHALAL SHRIMALI	
24160	FA/4407/2008	10/09/2008	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHAILAL DHARAMSIBHAI BARIYA MINOR DHARAMSIBHAI K BARIYA,GHANSHYAMBHAI DARAMSIBHAI KOLI,RAMESHBHAI DHARASIBHAI KOLI	
24161	FA/4408/2008	10/09/2008	NATIONAL INSURANCE CO.LTD,	MR MEHUL SHARAD SHAH	GANGABEN @ GIGABEN VAGHJIBHAI VAGHELA,VINUBHAI DEVABHAI THAKOR,AJISINH KANUBHAI GOHEL	
24162	FA/4409/2008	10/09/2008	NEW INDIA ASSURANCE CO LTD,	MR SHASHIKANT S GADE	JOSHI JAGDISHBHAI CHANDULAL,SANJAYKUMAR JAYANTILAL RANUJWALA,VANZARA MANGAJI KHEMAJI,VANZARA RAMESHKUMAR MANGAJI,VANZARA TEJABHAI MANGAJI,VANZARA KARSHANBHAI MANGAJI	
24163	FA/4410/2008	11/09/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	SWETABEN RAMESHBHAI PATEL SINCE DECD. THROUGH HEIRS,RAMESHBHAI CHHOTABHAI PATEL,KOKILABEN RAMESHBHAI PATEL,BHANJIBHAI MELABHAI MAKWANA,MINAXIBEN MAHENDRABHAI PATEL SINCE DECD. THROUGH HEIR,UNITED INDIA INSURANCE COMPANY LTD	
24164	FA/4411/2008	29/12/2008	ORIENTAL INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARATIBEN HARISHBHAI KONKNI,RUTKIA HARISHBHAI KONKNI,JAYNTIBHAI RADKUBHAI KONKNI,BABLIBEN JAYANTIBHAI KONKNI,VASANTBHAI SOMABHAI PATEL	
24165	FA/4413/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,ATMARAM MAGANDAS PATEL	
24166	FA/4414/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	ATMARAM MAGANLAL PATEL,SPECIAL LAND ACQUISITION OFFICER	
24167	FA/4415/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MR RR MARSHALL	AMBALAL KESHAVLAL PATEL,SPECIAL LAND ACQUISTION OFFICER	
24168	FA/4416/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	DECEASED AMBALAL JOITARAM THRO LEGAL HEIR,SPECIAL LAND ACQUISTION OFFICER	
24169	FA/4417/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	BABUBHAI RANCHHODBHAI SUTHAR,SPECIAL LAND ACQUISITION OFFICER	
24170	FA/4418/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	DECEASED GANDABHAI KESHAVLAL THRO LEGAL HEIR,SPECIAL LAND ACQUISTION OFFICER	
24171	FA/4419/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	PUNJABHAI RANCHHODBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
24172	FA/4420/2008	11/09/2008	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	ISHWARBHAI RANCHHODDAS SUTHAR,SPECIAL LAND ACQUISTION OFFICER	
24173	FA/4421/2008	05/02/2014	GENERAL MANAGER,	MARSHALL & ASSOCIATES	JHALA KIRITSINH MANUBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
24174	FA/4422/2008	05/02/2014	GENERAL MANAGER,	MARSHALL & ASSOCIATES	JHALA ANIRUDDHSINH SHANTUBHA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
24175	FA/4423/2008	05/02/2014	GENERAL MANAGER,	MARSHALL & ASSOCIATES	JHALA BADUBHA MANUBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
24176	FA/4424/2008	05/02/2014	GENERAL MANAGER,	MARSHALL & ASSOCIATES	JHALA GOVUBHA MANUBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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24177	FA/4425/2008	15/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	KURESHI SABBIRBHAI ABDULBHAI ADMINISTRATOR OF SHRI KURESHI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
24178	FA/4427/2008	15/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	KURESHI SIDIBHAI SATHIBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
24179	FA/4428/2008	15/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	KURESHI ISMAILBHAI ALAMBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
24180	FA/4429/2008	15/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	KURESHI LALBHAI ALUBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
24181	FA/4431/2008	15/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	KURESHI RASULBHAI ALLARAKHA,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
24182	FA/4432/2008	15/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	KURESHI IBHARAHIM MOHMMEDBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
24183	FA/4433/2008	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALKRUSHNA BHAGWANDAS,	MR SP MAJMUDAR
24184	FA/4434/2008	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPABHAI CHHITABHAI,	MR SP MAJMUDAR
24185	FA/4435/2008	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI RANCHHODBHAI,HATHISINH RANCHHODBHAI,BHUPATSINH RANCHHODBHAI,TEJUBA RANCHHODBHAI RAISING	RULE SERVED
24186	FA/4436/2008	25/08/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPAT MANSANG,	UNSERVED EXPIRED (R)
24187	FA/4437/2008	21/01/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PUSHPABEN JAYANTIBHAI PATEL THRO' POH OF,JAYANTIBHAI SHANKARBHIA PATEL,PUSHPABEN SHANKARBHAI PATEL,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE UNSERVED,MR GM AMIN
24188	FA/4438/2008	12/12/2015	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MOHANBHAI,	MR APURVA R KAPADIA
24189	FA/4439/2008	06/12/2014	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI AATUBHAI,	SERVED BY AFFIX. (R)
24190	FA/4440/2008	08/04/2017	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI AMBARAMBHAI,	RULE SERVED
24191	FA/4441/2008	06/12/2014	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGABHAI MOHANBHAI,	RULE SERVED
24192	FA/4442/2008	08/04/2017	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIBEN DHARAMSHIBHAI,	UNSERVED EXPIRED (R)
24193	FA/4443/2008	06/12/2014	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI MALUBHAI,	REFUSED SERVED (R) (70)
24194	FA/4444/2008	12/12/2015	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMSUBHAI MALUBHAI,KODABHAI KARMSHIBHAI	RULE UNSERVED,REFUSED SERVED (R)(70)
24195	FA/4445/2008	12/12/2015	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATUBHAI AMARSHIBHAI,	REFUSED SERVED (R) (70)
24196	FA/4446/2008	08/04/2017	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI AMRASHIBHAI,	RULE UNSERVED

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24197	FA/4447/2008	02/12/2008	A M C THROUGH TRANSPORT MANAGER,	MR HS MUNSHAW	JYOTIBEN NATVARBHAI SOMABHAI RATHOD,DIPAJBHAI NATVARBHAI RATHOD,SINESHBHAI NATVARBHAI RATHOD,RAJNIKANTBHAI NATVARBHAI RATHOD,FIROZKHAN AHMEDKHAN PATHAN	
24198	FA/4448/2008	19/11/2019	ASHOKBHAI JIVRAJBHAI GONDALIYA,	MR YATIN SONI	KASAMBHAI JIVABHAI DRIVER OF ST BUS NO.GJ-1Z 3849,THE GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED,MRS FALGUNI D PATEL
24199	FA/4449/2008	28/08/2015	NIRMALABEN HATHIBHAI PARMAR,CHIRAG HATHIBHAI PARMAR,VAISHALIBEN HATHIBHAI PARMAR,DHARMESH HATHIBHAI PARMAR	MR AMIT C NANAVATI	AMBALAL HARIBHAI PATEL,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MS LILU K BHAYA
24200	FA/4451/2008	16/09/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	MANEKBEN WD/O RAMANBHAI BHURIDAS PATEL,GIRISHKUMAR RAMANLAL PATEL,JIGNABEN RAMANBHAI PATEL,VIKRAMKUMAR RAMANBHAI PATEL,BHOLIDAS AMTHARAM PATEL,HARIBHAI GALABHAI GADALIYA DRIVER	,MR TEJAS P SATTA,MR JAYESH V PATEL
24201	FA/4452/2008	26/08/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.HIRA VELABHAI,VRAJLAL NARSIBHAI,SHAMBHUBHAI NARSIBHAI	,MR VIMAL M PATEL
24202	FA/4459/2008	26/08/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJI GOVIND,	MR VIMAL M PATEL
24203	FA/4465/2008	26/08/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJI KESHAV,	RULE SERVED
24204	FA/4490/2008	15/09/2008	A.M.T.S.,CHANDUBHAI MANORBHAI SOLANKI	(MR RM CHHAYA)	MITABEN GOPALBHAI PATEL,	
24205	FA/4491/2008	30/10/2012	NEELABEN @ NARENDRABALA MULSHANKAR KAVALIYA NOW NEELABEN,	THAKKAR AND PAHWA ADVOCATES	KISHORCHANDRA MULSHANKAR KAVALIYA,	VIRAL K SHAH
24206	FA/4492/2008	28/01/2020	HEMLATABEN KIRITBHAI MODI,RONAK KIRITBHAI MODI,SULABH KIRITBHAI MODI,THAKORELAL NARAYANDAS MODI,RAVINDRA BALA THAKORELAL MODI	MR ADIL R MIRZA	SHIVRAM KARANSINH BRAHMAN,SHRINATH TYRES,NEW INDIA ASSURANCE CO. LTD	,RULE UNSERVED,MR SUNIL B PARIKH
24207	FA/4494/2008	12/09/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	ASHABEN MAHESHBHAI THAKKAR WD/O MAHESHBHAI RAMNIKBHAI,JAYANTILAL P SHAH	
24208	FA/4495/2008	23/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	POPATBHAI VAGHABHAI NARIGRA SINCE DECD. THROUGH HEIR,DILIPBHAI JIVANBHAI NARIGRA,JIVANBHAI POPATBHAI NARIGRA	RULE SERVED
24209	FA/4496/2008	21/11/2008	DHANJIBHAI @ DHANABHAI SAVABHAI RATHOD,JINIBEN DHANJIBHAI @ DHANABHAI RATHOD	MR.HIREN M MODI	G S R T C,	MRS VASAVDATTA BHATT
24210	FA/4497/2008	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	MITESHBHAI RATIBHAI SINCE DECD THROUGH HEIR,RATILAL PREMJIBHAI SHANI,JYOTSANABEN RATILAL SHANI,ARJANBHAI PREMJIBHAI,KANTIBHAI CHATURDAS DESHANI	,RULE SERVED,MR AMAR D MITHANI,MR RAXIT J DHOLAKIA
24211	FA/4498/2008	13/12/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATSINH KHUMANSINH DHARIYA,	RULE SERVED
24212	FA/4499/2008	13/12/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH KHUMANSINH DHARIYA,	UNSERVED EXPIRED (R)
24213	FA/4500/2008	13/12/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANVIRSINH PRABHATSINH KHAR,	RULE SERVED
24214	FA/4501/2008	13/12/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI DALSUKHBHAI PATEL,ALPESHKUMAR MAHENDRABHAI PATEL,DIVYANGKUMAR MAHENDRABHAI PATEL	,RULE SERVED
24215	FA/4502/2008	13/12/2010	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINSINH MOHANSINH,	RULE SERVED

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24216	FA/4503/2008	23/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	KALPANABEN JOYALBHAI PARMAR,SHARON JOYALBHAI PARMARI MINOR THROUGH,AASHIRVAD RANCHHODDBHAI PARMAR,JULIABEN AASHIRVAD PARMAR,SURESHCHANDRA AGRAWAL	MR DJ BHATT,MR RASHMIN MAKWANA,MR DAIFRAZ HAVEWALLA,MR JOHNSEY P MACWAN
24217	FA/4505/2008	15/09/2008	KAMALSINH TEJUSING AHLUWALIA,	MR NILESH M SHAH	SMITABEN @ GITABEN SURJITSING KAMALSING AHLUWALIA,BHUMIKA FOUNDATION THRO' PARTNER,BHANVARLAL SAMAR,UNITED INDIA INSURANCE CO LTD	
24218	FA/4506/2008	18/09/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	SULAOCHANABEN SUSHILKUMAR KAPADIA,RAHELBEN SHILASHBHAI KAPADIA,ASHOKKUMAR JAGJITSINH VAGHELA,JIVANSING BHAVANSING CHAUDHARI	,MR MP PRAJAPATI
24219	FA/4508/2008	15/09/2008	ORIENTAL INSURANCE COMPANY LTDTHRO'AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	MENABEN SHAMBHUBHAI JAGABHAI THAKOR,BHOLABHAI SHAMBHUBHAI THAKOR MINOR,JAGABHAI VAGJIBHAI THAKOR,VIJYABEN JAGABHAI THAKOR,MAKWANA KALABHAI CHNABHAI,D R JADAV & COMPANY,GANPATBHAI PASABHAI THAKOR	
24220	FA/4509/2008	16/09/2008	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	MINABEN VINODBHAI VEGHAD,RAVI VINODBHAI VEGHAD,SHUJAM VINODBHAI VEGHAD,OM PRAKASH NIRMAL YADAV,SECHURAM DUPAR YADAV,NEW INDIA ASSURANCE CO. LTD	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VASANTS SHAH
24221	FA/4510/2008	16/09/2008	UNITED INDIA INSURANCE CO. LTD.,	MS AVANI S MEHTA	GANDABHAI BAPUDAS PATEL,JIVANBHAI VELJIBHAI CHAUDHARY	,MR AV PRAJAPATI
24222	FA/4512/2008	30/11/2011	SANTOSHKUMAR RADHESHYAM TIWARI,	MR.HIREN M MODI	RAJENDRA BACHITTAR DEGUN,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR SHALIN N MEHTA
24223	FA/4515/2008	16/09/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BARKATALI NOORDDIN VIRMANI,IQBALBHAI MAJIDBHAI MOMIN,BHUPATBHAI TULSIBHAI SAROLA	,MR JIGAR G GADHAVI
24224	FA/4516/2008	24/03/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	DHANRAJ LADHA GADHAVI SINCE DECD. THROUGH HEIRS,HANSBAI HANRAJ GADHAVI,RAM DHANRAJ GADHAVI MINOR,NAGSHI DHANRAJ GADHAVI MINOR,SEVA SONS ENTERPRISE,AGRAWAL TRANSPORT COMPANY,AGRAWAL RIDERS PVT LTD	,RULE SERVED,SERVED BY AFFIX. (R)
24225	FA/4517/2008	19/02/2016	YOGESH MOHAN TIWARI,	MR NIRAV C THAKKAR	MAHENDRA SANGHVI THRO.HARESH S SANGHVI,MRUDULABEN M SANGHVI THRO. HARESH S SANGHVI,ANIL A GAGLANI THRO. HARESH S SANGHVI,MINAXIBEN A GAGLANI THRO. HARESH S SANGHVI,SATYAM COMPUTER PVT. LTD.	RULE SERVED,MS SEJAL K MANDAVIA
24226	FA/4519/2008	16/10/2008	PANKAJ SAKRABHAI TAKORE,	MR PR NANAVATI	AMRUTBEN SAKRABHAI TAKORE,PAYALBEN SAKRABHAI TAKORE	MB DODIA
24227	FA/4520/2008	16/09/2008	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	BABUBHAI SHANKERBHAI PRAJAPATI,MAHENDRABHAI DAHYALAL BAROT,BABUBHAI SHANKERBHAI PRAJAPATI	
24228	FA/4523/2008	15/09/2008	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI PUNJABHAI,	
24229	FA/4524/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG SHIVUBHAI,	
24230	FA/4525/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIYAMBEN SULEMANBHAI,	
24231	FA/4526/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMBHAI DEVISANG,	

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24232	FA/4527/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAROJBEN CHANDULAL,	
24233	FA/4528/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA KESHRISANG HALUBHAI,	
24234	FA/4529/2008	15/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SISODIYA CHANDANSINH BHURABHA,	
24235	FA/4530/2008	17/09/2008	THE NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	KANNAD PREMJI KANJI,D K ZALA,HITESH JAYANTILAL CHOKSI,PATEL KHIMJI LALJI,THE ORIENTAL INSURANCE CO. LTD	
24236	FA/4531/2008	09/05/2013	JASHUBHAI HOTHABHAI DANTANI,	MR AMIT C NANAVATI	G S R T C,	MS KIRAN D PANDEY
24237	FA/4534/2008	25/03/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PATEL NATVARLAL PURSHOTAMDAS,CHHANAJI CHATURJI PARMAR SINCE DECD. THROUGH HEIRS,KOKILABEN CHHANAJI PARMAR,FULABEN CHHANAJJI PARMAR,JAYANTILAL MANILAL PATEL	,NOTICE SERVED,(MR SANJAY D SUTHAR)
24238	FA/4536/2008	17/09/2008	UNITED INDIA INSURANCE COMPANYLIMITED,	MR VIBHUTI NANAVATI	CHANDRAKANT G. MODI,HIMATSINH BIKHABHAI JADEJA,ASHWINKUMAR SHIVRAM SHARMA	
24239	FA/4537/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHIYABHAI DEVLABHAI VASAVA.,	
24240	FA/4538/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI HIRABHAI PATEL,	MR KM SHETH
24241	FA/4539/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHIA MOTIBHAI PATEL,	MR KM SHETH
24242	FA/4540/2008	30/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMSHEDJI ADELJI ILAVIYA,	
24243	FA/4541/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUDHABHAI FAKIRDAS - DECD. THRHEIR -- YOGESH BUDHABHAI DOSHI,	MR KM SHETH
24244	FA/4542/2008	30/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINHGH CHANDRASINGH . CHHASTIYA,	
24245	FA/4543/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBEN GANPATSINH,	
24246	FA/4544/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGUBHAI HIRABHAI PATEL,	MR KM SHETH
24247	FA/4545/2008	02/09/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYABEN LALLUBHAI PATEL,	
24248	FA/4546/2008	24/09/2008	PATEL ANILKUMAR NARAINBHAI,	MR VIBHUTI NANAVATI	PATEL SITARAMBHAI KASHIRAMDAS,ORIENTAL INSURANCE CO LTD	
24249	FA/4547/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MANKIBEN KANABHAI MEWABHAI RABARI,YUNUSBHAI MAHMADBHAI MANSURI,KRISHNAKUMAR DOLATSINH SISODIYA	
24250	FA/4548/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	PRATAPSINH BHUPATSINH MAKWANA,YUNUSBHAI MAHMADBHAI MANSURI,KRISHNAKUMAR DOLATSINH SISODIYA	
24251	FA/4549/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	KOKILABEN PRATAPSINH BHUPATSINH MAKWANA,YUNUSBHAI MAHMADBHAI MANSURI,KRISHNAKUMAR DOLATSINH SISODIYA	
24252	FA/4550/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	JASHWANTSINH SUKHSINH RATHOD,YUNUSBHAI MAHMADBHAI MANSURI,KRISHNAKUMAR DOLATSINH SISODIYA	

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24253	FA/4551/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	REKHABEN NAGJIBHAI RUPABHAI,RANYNIYA NIKUNJBHAI NAGJIBHAI,RANYNIYA CHAMPABEN NAGJIBHAI,RANYNIYA SHAILESHBHAI NAGJIBHAI,RANYNIYA PUSHPABEN NAGJIBHAI,MAKNABHAI GOPIBHAI PARMAR,IFFCO-TOKYO GEENRAL INSURANCE CO. LTD,MALI DEVJIBHAI KARAJJI	
24254	FA/4552/2008	17/09/2008	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	REKHABEN NAGJIBHAI RUPABHAI,RANYNIYA NIKUNJBHAI NAGJIBHAI,RANYNIYA CHAMPABEN NAGJIBHAI,RANYNIYA SHAILESHBHAI NAGJIBHAI,RANYNIYA PUSHPABEN NAGJIBHAI,MAKNABHAI GOPIBHAI PARMAR,IFFCO-TOKYO GENERAL INSURANCE CO. LTD.,MALI DEVJIBHAI KARAJI	
24255	FA/4553/2008	15/09/2008	ABDULMAJID G. MALEK,	MR.HIREN M MODI	ISHWARBHAI VITTHALBHAI PARMAR,ABDULMAJID G. MALEK,NATIONAL INSUARNCE CO. LTD.	,MR DAKSHESH MEHTA
24256	FA/4554/2008	17/08/2015	MANIBEN JANAKBHAI BHANUSHALI,	MR AMIT N PATEL	EKLAAKH @ NABIULLAHKHAN MOHD. SAEEDKHAN PATHAN,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA
24257	FA/4556/2008	18/09/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	BHARATKUMAR JORABHAI PATEL,SAROJBEN JORABHAI SHANKARBHAI,DEEPAKKUMAR MULJIBHAI THAKKER,PATEL RAMJIBHAI BHAGWANDAS	,MR AMIT C NANAVATI,MR G RAMAKRISHNAN
24258	FA/4557/2008	18/09/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	PASHIBEN GOVINDBHAI KASHIRAM PATEL,RAJENDRAKUMAR GOVINDBHAI PATEL,ARVINDKUMAR GOVINDBHAI PATEL,DEEPARKKUMAR MULJIBHAI THAKKER,PATEL RAMJIBHAI BHAGWANDAS	,MR AMIT C NANAVATI
24259	FA/4558/2008	18/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	ZALABHAI HAJURBHAI DAMOR,NAVABHAI ZALABHAI DAMOR,RAMABHAI ZALABHAI DAMOR,SARDARBHAI ZALABHAI DAMOR,LAKHUBHAI ZALABHAI DAMOR,MAGANBHAI ZALABHAI DAMOR,HAJOORBHAI ZALABHAI DAMOR,DILIPBHAI ZALABHAI DAMOR,RADHESHYAM BABULAL GOLI,BABULAL ROOPCHAND JAIN,DINESHBHAI BABULAL CHATTER JAIN,UNITED INDIA INSURANCE CO. LTD,RAMESHBHAI CHHOTABHAI BAROT,RAMILABEN RAMESHBHAI BAROT,DHAVALBHAI RAMESHBHAI BAROT,PINKIBEN @ JINAL RAMESHBHAI BAROT,SHIVABHAI DEVCHANDBHAI PATEL	,MS SNEHA A JOSHI,(MR HASMUKH THAKKER),MR. ALPESH H PARMAR,MR SAVAN N PANDYA
24260	FA/4559/2008	18/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	GALIBEN W/O. BHURABHAI RANCHHODBHAI DAMOR,RUKHIBEN BHURABHAI RANCHHODBHAI DAMOR,JESABHAI BHURABHAI RANCHHODBHAI DAMOR,LILABEN BHURABHAI RANCHHODBHAI DAMOR,RADHESHYAM BABULAL GOLI,BABULAL ROOPCHAND JAIN,DINESHBHAI BABULAL CHATTAR JAIN,UNITED INDIA INSURANCE CO. LTD.,RAMESHBHAI CHHOTABHAI BAROT,RMILABEN RAMESHBHAI BAROT,DHAVALBHAI RAMESHBHAI BAROT,PINKIBEN @ JINAL RAMESHBHAI BABAROT,SHIVABHAI DEVCHANDBHAI PATEL	,(MR HASMUKH THAKKER)
24261	FA/4560/2008	18/09/2008	NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	DALABHAI MANABHAI DAMOR,RADHESHYAM BABULAL GOLI,BABULAL ROOPCHAND JAIN SINCE DIEDHIS HEIRS,DINESHBHAI BABULAL CHATTER JAIN,UNITED INDIA INSURANCE CO. LTD.,RAMESHBHAI CHHOTABHAI BAROT,RAMILABEN RAMESHBHAI BAROT WD. OF DECESED,DHAVALBHAI RAMESHBHAI BAROT MINOR SON,SHIVABHAI DEVCHANDBHAI PATEL	,MS SNEHA A JOSHI,(MR HASMUKH THAKKER)
24262	FA/4561/2008	18/09/2008	NEW INDIA ASSURANCE COMPANY LTD,	MS MEGHA JANI	GANPATBHAI VISHNUBHAI RAVAL MINOR - THRO' VISHNUBHAI,LALJIBHAI MAFATBHAI RABARI,KARMANBHAI VASHIBHAI RABARI,RAMANJI BECHARJI THAKORE,LAXMIBEN SHANKARBHAI THAKORE,NATIONAL INSURANCE COMPANY LTD	,MR G RAMAKRISHNAN

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24263	FA/4562/2008	15/03/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHAIRUSINH MADARSINH CHAUHAN,LADUBEN BHARIUSINH CAHUHAN (DELETED SINCE EXPIRED),MAHESHBHAI RATANLAL SHAH,DABHI MOHANSINH RAMSINH	,RULE SERVED,APURVA DAVE
24264	FA/4563/2008	02/12/2009	KANAIYALAL BHAGYACHAND,RADHABEN KANAIYALAL	(MR BD KARIA)	SAUDANSIGH KUKUMSINGH JHAT,ASHOKBHAI M DESAI,NEW INDIA ASSURANCE CO LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
24265	FA/4564/2008	03/05/2019	REKHABEN KISHORBHAI,	MR BHARAT JANI	AMITBHAI ARVINDBHAI DESAI,VAIBHAVIBEN A. TRIVEDI,UNITED INDIA INSURANCE CO. LTD	RULE UNSERVED,MR HITESH N ACHARYA,MR RITURAJ M MEENA
24266	FA/4565/2008	17/09/2008	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	SAROJBEN RAJUBHAI BACHERBHAI DALWADI,HARDHIKKUMAR RAJUBHAI DALWADI,GIRISHBHAI GOVINDBHAI DALWADI	
24267	FA/4566/2008	10/09/2013	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	KANTIBHAI LILABHAI PATEL,JYOTSANABEN KANTIBHAI PATEL,JIGNESHBHAI KANTIBHAI PATEL,ABDUL MAHMADBHAI SHAIKH,ABDULLA IBRAHIM ADA	DELETED,RULE SERVED,MR MTM HAKIM
24268	FA/4567/2008	10/09/2013	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	KANTIBHAI LILABHAI PATEL,JYOTSANABEN KANTIBHAI PATEL,JIGNESHBHAI KANTIBHAI PATEL,ABDUL MAHMADBHAI SHAIKH,ABDULLA IBRAHIM ADA	DELETED,RULE SERVED,RULE UNSERVED
24269	FA/4570/2008	31/01/2014	AHMEDABAD MUNCIPAL CORPORATION,	MR MG NAGARKAR	CHANDULAL KHODIDAS GAJJAR,	
24270	FA/4572/2008	23/02/2012	MOHAMMD SHARIF ALABAX CHHIPA,MUSTAQ MOHAMMED SHARIF,SABIR MOHAMMED SHARIF,MADINABIBI MOHAMMED SHARIF	MR MTM HAKIM	RIYAZUDDING ABDUL WAHID ANSARI,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SHALIN N MEHTA
24271	FA/4574/2008	06/09/2013	TRIDENT (INDIA) LTD.,	MR DEVAN PARIKH	CHAM ICE AND COLD STORAGE,KESHARBEN KANJI CHAM,PREMJIBHAI KANJI CHAM,SUSHILA H. CHAM,PRAMILA R. CHAM,CHAM FAMILY TRUST,ASHISH N. SHAH	RULE SERVED,MR AJAY R MEHTA
24272	FA/4577/2008	01/12/2014	GENERAL MANAGER,	MR AJAY R MEHTA	DHANJIBHAI HARGOVINDDAS,RAMESHBHAI HARGOVINDDAS,YASHVANTIBHAI HARGOVINDDAS,DECEASED GANESHBHAI HARGOVINDDAS SINCE THROUGH HIS LEGAL HEIRS,NAYANABEN WD/O GANESHBHAI HARGOVINDDAS PRAJAPATI,AVNIBEN D/O GANESHBHAI HARGOVINDDAS PRAJAPATI,VISHRANK S/O GANESHBHAI HARGOVINDDAS PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED, (MR A J PATEL)
24273	FA/4578/2008	01/12/2014	GENERAL MANAGER,	MR AJAY R MEHTA	SITABEN MAGANBHAI RANCHHODBHAI,GOVINDBHAI MAGANBHAI PRAJAPATI,BHARATBHAI MAGANBHAI PRAJAPATI,SUMARBHAI MAGANBHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED, (MR A J PATEL)
24274	FA/4579/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI AMRATBHAI PATEL,	MR APURVA R KAPADIA
24275	FA/4580/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI ISHWARBHAI PATEL,PRAKASHBHAI ISHWARBHAI PATEL,ASHOKBHAI ISHWARBHAI PATEL	,MR APURVA R KAPADIA
24276	FA/4581/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI JIVABHAI PATEL SINCE DECD. THRO' HEIRS,DINESHBHAI RANCHHODBHAI PATEL,VIDYABEN RANCHHODBHAI PATEL,URMILABEN RANCHHODBHAI PATEL	,MR APURVA R KAPADIA
24277	FA/4582/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODAJI BHUPATAJI THAKORE SINCE DECD.THRO' L/H,KOYAJI S/O. KHODAJI BHUPTAJI,GALAJI S/O. KHODAJI BHUPTAJI	MR APURVA R KAPADIA
24278	FA/4583/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI RAMABHAI PATEL,CHANDUBHAI A. PATEL	,MR APURVA R KAPADIA
24279	FA/4584/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHAJI GABHAJI THAKORE,	MR APURVA R KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24280	FA/4585/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANJI CHHLAJI SINCE DECD. THRO' HEIRS,PUNJIBEN WD/O. MAGANBHAI CHHALAJI SINCE DECD.THRO. HER HEIRS,GHANSHYAMJI SOMAJI THAKORE,SEDHAJI MAGANJI THAKORE,SAKRAJI MAGANJI THAKORE,DIWALIBEN WD/O. SOMABHAI CHHALABHAI SINCE DECD.THRO.HER HEIRS,HAKAJI MAGANJI THAKORE SINCE DECD.THRO. HIS HEIRS,TAKHIBEN DAUGHTER OF SOMAJI THAKORE,KALIBEN WD.O HAKAJI MAGANJI,SHOBHNABEN D.O HAKAJI MAGANJI,REKHABEN D.O HAKAJI MAGANJI,SUMANBEN D.O HAKAJI MAGANJI,MINOR LAXMIBEN D.O HAKAJI MAGANJI THRO.THEIR GUARDIAN KALIBEN,MINOR JITENDRA S.O.HAKAJI MAGANJI THRO.THEIR GUARDING KALIBEN,MINOR MITESH S.O HAKAJI MAGANJI THRO.THEIR GUARDIAN KALIBEN	
24281	FA/4586/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATISHBHAI MANGALDAS NAYAK,	MR APURVA R KAPADIA
24282	FA/4587/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALIBEN WD/O. POONAJI JOBANJI,	MR APURVA R KAPADIA
24283	FA/4588/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATBHAI VAHJIBHAI RABARI,	
24284	FA/4589/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI AMBARAM,CHANDULAL AMBARAM	,MR APURVA R KAPADIA
24285	FA/4590/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANBHAI VAHJIBHAI RABARI SINCE DECD. THRO' HEIRS,RANCHHODBHAI KALYANBHAI,RAJABHAI KALYANBHAI,GHELABHI KALYANBHAI,KARSANBHAI KALYANBHAI	,MR APURVA R KAPADIA
24286	FA/4591/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI FAKIRJI THAKORE,	MR APURVA R KAPADIA
24287	FA/4592/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR RAMESHBHAI KHODABHAI,	MR APURVA R KAPADIA
24288	FA/4593/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI CHHANAJI THAKORE,BHALAJI MADHAJI	,MR APURVA R KAPADIA
24289	FA/4594/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI ISHWARBHAI SINCE DECD. THRO' HEIRS,GOVINDBHAI AMRUTBHAI PATEL,ARVINDBHAI AMRUTBHAI PATEL,KANTABEN WD/O. AMRUTBHAI ISHWARBHAI PATEL	,MR APURVA R KAPADIA
24290	FA/4595/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI KESHAVLAL,	MR APURVA R KAPADIA
24291	FA/4596/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI PARSOTTAMBHAI,	
24292	FA/4597/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUJI DHAVAJI SINCE DECD. THRO' HEIRS,SHARDABEN CHANDUJI THAKORE,HIRABEN CHANDUJI THAKORE,LAKSHMIBEN CHANDUJI THAKORE,CHENAJI CHANDUJI THAKORE,GEETABEN CHANDUJI THAKORE,DASHRATHBHAI CHANDUJI THAKORE	,MR APURVA R KAPADIA
24293	FA/4598/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POONAMBHAI JENABHAI,	MR APURVA R KAPADIA
24294	FA/4599/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI BHAILALBHAI,AMBALAL MANGALDAS PANCHAL SINCE DECD. THRO' HEIRS,PARSOTTAMBHAI AMBALAL,SHIVLALBHAI AMBALAL,DINESHBHAI AMBALAL,VINODBHAI AMBALAL,KOKILABEN AMBALAL	,MR APURVA R KAPADIA
24295	FA/4600/2008	02/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI JIVABHAI SINCE DECD. THRO' HEIRS,DINESHBHAI RANCHHODBHAI PATEL,VIDYABEN RANCHHODBHAI PATEL,URMILABEN RANCHHODBHAI PATEL	

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24296	FA/4601/2008	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMAJI THAKORE SINCE DECD. THRO' HEIRS,SEDHAJI JESANGJI THAKORE,NAVGHANBHAI JESANGBHAI THAKORE,RAMIBEN WD/O. JESANGJI RAMAJI THAKORE	,MR APURVA R KAPADIA
24297	FA/4602/2008	19/09/2008	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	BHUPENDRABHAI MANUBHAI TALATI,BHARATBHAI MANUBHAI TALATI,MAHENDRABHAI MANUBHAI TALATI	
24298	FA/4604/2008	16/04/2010	SWASTIK NETVISION PVT. LTD.,	MR SHALIN N MEHTA	B.S.N.L.,	MR JS YADAV
24299	FA/4605/2008	18/02/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	B.K.DAMANI,	MR BM MANGUKIYA
24300	FA/4606/2008	18/02/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	R A FAMILY TRUST,	RULE SERVED BY DS
24301	FA/4608/2008	19/09/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	PRAKASHRAJ HAIJI DUTTA,NEHA D/O KAILASHCHANDRA RAMKUMAR JOSHI,KAILASHCHANDRA RAMKUMAR JOSHI	
24302	FA/4609/2008	19/09/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	ARVINDBHAI PRABHATBHAI SODHAPARMAR,JASVANTSINH RAMSINH SODHA	
24303	FA/4610/2008	25/09/2008	G.S.R.T.C.,	MS SEJAL K MANDAVIA	RAIMBEN WD/O. NANILAL MAGANLAL,PATEL SHAILESHKUMAR MANILAL,PATEL JIGNABEN MANILAL	
24304	FA/4611/2008	03/02/2015	JADAVBEN MULJIBHAI PATEL,HEMANGIBEN VASANTBHAI PATEL,KOMALBEN VASANTBHAI PATEL MINOR,JAYMINBHAI VASANTBHAI PATEL MINOR	MR MTM HAKIM	KRUSHNAKANT NARANDAS VYAS,PURVI AGENCY PARTNER B.T. PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	DELETED,(MR MAULIK J SHELAT),MR RAVINDRA G MODI
24305	FA/4612/2008	12/03/2019	SHARDABEN WD/O ARJUNSINH FATESINH CHAUHAN,REJENDRASINH ARJUNSINH CHAUHAN,SANGITABEN ARGUNSINH CHAUHAN,FATEHSINH RAJSINH CHAUHAN,DIWALIBEN FATEHSINH CHAUHAN	MR MTM HAKIM	RAGHUNATHSINH ISHWARSINH CHAUHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
24306	FA/4614/2008	17/02/2012	UNITED INDIA ASSURANCE COMPANY LTD,	MR RAJNI H MEHTA	SAMSHERKHAN NAVRANKHAN PATHAN,SUZUKI MOTOR CYCLE,HUMAYUBHAI BISMILLABHAI MALEK	RULE SERVED
24307	FA/4615/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT BHAILALBHAI PATEL,	MR TRILOK J PATEL
24308	FA/4616/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUDHABHAI KHATUBHAI PATEL,	MR TRILOK J PATEL
24309	FA/4617/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESINGBHAI DABHABHAI PATEL,	
24310	FA/4618/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI SHANKARBHAI PATEL,	MR TRILOK J PATEL
24311	FA/4619/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI MANGALBHAI PATEL,MAHENDRABHAI MANGALBHAI PATEL,BHARATBHAI MANGALBHAI PATEL	MR TRILOK J PATEL
24312	FA/4620/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI SOMABHAI PATEL,	MR TRILOK J PATEL
24313	FA/4621/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NIRANJANBHAI VASANTBHAI PATEL,	MR TRILOK J PATEL
24314	FA/4622/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMALABEN CHHOTABHAI PATEL,RAMESHBHAI CHHOTABHAI PATEL,VINODBHAI CHHOTABHAI PATEL	
24315	FA/4623/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT RAVJIBHAI PATEL,	MR TRILOK J PATEL
24316	FA/4624/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYESHBHAI BHAILALBHAI PATEL,	MR TRILOK J PATEL
24317	FA/4625/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINUBHAI MATHURBHAI PATEL,	MR TRILOK J PATEL
24318	FA/4626/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKESHBHAI BHAILALBHAI PATEL,	
24319	FA/4627/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHBHAI BHIKHABHAI PATEL,	MR TRILOK J PATEL

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24320	FA/4629/2008	25/10/2013	NEW INDIA ASSURANCE COMPANY LTD,	MR SUNIL B PARIKH	MANBAI NARAN MAHESHWARI,HANSBAI SHIVJI MAHESHWARI,ROHIT SHIVJI MAHESHWARI MINOR,PUNAM SHIVJI MAHESHWARI MINOR,RAHUL SHIVJI MAHESHWARI MINOR,MAHESHWARI HANDLING AGENCY PVT LTD	RULE SERVED,MR.HIREN M MODI
24321	FA/4630/2008	19/09/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	SAJIDKHAN YAKUBKHAN PATHAN,MOHAMMED ARIF DAUDBHAI MADAN	
24322	FA/4633/2008	29/08/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	ZALA MADHUSINH GULABSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
24323	FA/4634/2008	29/08/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DARBAR BHIKHUSINH NATWARSINH,DARBAR RANUSINH NATWARSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
24324	FA/4635/2008	29/08/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	THAKOR AMARSINH BHUPATSINH ADMINISTRATOR OF DARBAR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
24325	FA/4636/2008	29/08/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	THAKOR RATANSINH JESANGSING,THAKOR NAVALBA NATHISANGH,SPEICAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
24326	FA/4637/2008	25/02/2016	RANCHHODBHAI PUJABHAI RATHOD (VANAND),	MR VIBHUTI NANAVATI	RAJUBHAI ARVINDBHAI MARATHA,DATATREYA DYNESHWARRAO DHUDHANE,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR DAKSHESH MEHTA
24327	FA/4638/2008	02/07/2014	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHUSUDAN AMBALAL,YOGENDRA NANUBHAI SURTI	(MR A J PATEL)
24328	FA/4639/2008	04/07/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BABUJI RAVAJI THAKOR ADMINISTRATOR OF	GOVERNMENT PLEADER,MR AV PRAJAPATI
24329	FA/4640/2008	04/07/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	BABABHAI JOITABHAI PRAJAPATI SINCE DECD. THROUGH HEIRS,JIVIBEN BABABHAI,SENDHABHAI BABABHAI,RAMABHAI BABABHAI,BHARATBHAI BABABHAI,GOMTIBEN BABABHAI,SARASWATIBEN BABABHAI,RANJANBHAI BABABHAI,KESHAVLAL JOITARAM PRAJAPATI SINCE DECD. THROUGH HEIRS,RAMIBEN KESHAVLAL,MANUBHAI KESHAVLAL,SHANTIBHAI KESHAVLAL,BALDEVBHAI KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR AV PRAJAPATI
24330	FA/4643/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	(MR MB GANDHI),MR RJ GOSWAMI,MR CHINMAY M GANDHI	MITABEN ANILBHAI PATEL,ANILBHAI MAGANLAL PATEL,DIVYABEN ANILBHAI PATEL,FORAMBHAI ANILBHAI PATEL,SHANTABEN MAGANLAL PATEL,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED
24331	FA/4644/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	RAMABEN NARANBHAI REVAR,NARANBHAI GOVINDBHAI REVAR,DILIPBHAI NARANBHAI REVAR,HARSHIDA NARANBHAI REVAR,GULIBEN GOVINDBHAI REVAR,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED
24332	FA/4645/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	VARSHABEN BHARATBHAI DAVE,BHARATBHAI GOVINDBHAI DAVE,DHARABEN BHARATBHAI DAVE,CHINTAN BHARATBHAI DAVE,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24333	FA/4646/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	URMILABEN INDRAVADAN RANA,INDRAVADAN SHANKERLAL RANA,CHINTAN INDRAVADAN RANA,APEKSHA INDRAVADAN RANA,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL

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24334	FA/4647/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	YOHANABEN ASAVANT ASARI,ASAVANT DANIYAL ASARI,ALFRED ASAVANT ASARI,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA	,DELETED,MR HASMUKH C PATEL
24335	FA/4648/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	MANGLABEN NARAYANBHAI SONAR,NARAYANBHAI BANDU SONAR,NITIN NARAYANBHAI SONAR,VIJAY NARAYANBHAI SONAR,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED
24336	FA/4649/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	JASUMATIBEN PRAVINKUMAR GAJJAR,PRAVINKUMAR LAVJIBHAI GAJJAR,BHAVNABEN PRAVINKUMAR GAJJAR,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA	,DELETED,MR HASMUKH C PATEL
24337	FA/4650/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	VINODABEN PRAVINBHAI BHATT,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA	,DELETED,MR HASMUKH C PATEL
24338	FA/4651/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	NAYNABEN KANUBHAI PATEL,KANUBHAI RAMBHAI PATEL,DEVESH KANUBHAI PATEL,AMIT G BHATT,NAREN M MEHTA	,DELETED,MR HASMUKH C PATEL
24339	FA/4652/2008	11/03/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	TARIKA RAJNIKANT PATEL,RAJNIKANT VITTHALBHAI PATEL,ZARNABEN RAJNIKANT PATEL,AMIT C BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA	NOTICE SERVED,NOTICE UNSERVED,DELETED
24340	FA/4653/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	KIRTIBEN SHIVPRASAD KOSHTI,AMIT G. BHATT,NAREN M. MEHTA	DELETED,MR HASMUKH C PATEL
24341	FA/4654/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	VIMLABEN FALGOVIND BAHERAM,FALGOVIND GOPALRAO BAHERAM,RESHAM FALGOVIND BAHERAM,KAMINI FALGOVIND BAHERAM,AMIT G. BHATT,NAREN M. MEHTA	,DELETED,MR HASMUKH C PATEL
24342	FA/4655/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	KAMINIBEN ASHVINBHAI JOGI,ASHVIN BECHARDAS JOGI,KINJAL ASHWINBHAI JOGI,SVARA ASHVINBHAI JOGI,MANSI ASHWINBHAI JOGI,AMIT G. BHATT,NAREN M. MEHTA	,DELETED
24343	FA/4656/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	LILABEN RUPSINGBHAI PARMAR,RUPSINGBHAI ARJANBHAI PARMAR,SANGITABEN RUPSINGBHAI PARMAR,AMIT G. BHATT,NAREN M. MEHTA	,DELETED
24344	FA/4657/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	SITABEN BHIKHABHAI PATEL,BHIKHABHAI RANCHHODBHAI PATEL,RITABEN BHIKHABHAI PATEL,VIJAY BHIKHABHAI PATEL,KEYUR BHIKHABHAI PATEL,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24345	FA/4658/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	INDUBEN JITUBHAI RAVAL,JITUBHAI PRABHATSINH RAVAL,NAVDIP JITUBHAI RAVAL,JALPA JITUBHAI RAVAL,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24346	FA/4659/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	SHARDABEN NATHURAM MAHAVAR,NATHURAM NANDLAL MAHAVAR,PAVANKUMAR NATHURAM MAHAVAR,DARPANKUMAR NATHURAM MAHAVAR,AMIT G. BHATT,NAREN M.MEHTA	,DELETED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24347	FA/4660/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	NAYNA JOELUIS GEORGE,JOELUIS JOHAN GEORGE,FLORENCE JOELUIS GEORGE,RICHARD JOELUIS GEORGE,AMIT G. BHATT,NAREN M. MEHTA	,DELETED
24348	FA/4661/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	HIRABEN RAMJIBHAI RATHOD,RAMJIBHAI BHAGVANBHAI RATHOD,KAMLESH RAMJIBHAI RATHOD,CHANDRIKABEN RAMJIBHAI RATHOD,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24349	FA/4662/2008	11/03/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	ILABEN GIRISHBHAI THAKKAR,GIRISHBHAI BABULAL THAKKAR,MINAL GIRISHBHAI THAKKAR,AMIT G.BHATT(B.E.CIVIL ENGINEER),NAREN M MEHTA(STRUCTURAL ENGINEER)	NOTICE UNSERVED,DELETED
24350	FA/4663/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	MODUBA VAGHUBHAI ROHADIYA,VAGHUBHAI MODBHAI ROHADIYA,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINER	,MR HASMUKH C PATEL
24351	FA/4664/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	PREMILABEN SANTOSHRAV BOKADE,SANTOSHRAV GANPATRAV BOKADA,LALIY SANTOSHRAV BOKADE,SARASVATIBEN GANPATRAV BOKADE,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24352	FA/4665/2008	28/01/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	USHMABEN SURESHCHANDRA PANCHAL,SURESHCHANDRA VITTHALDAS PANCHAL,HETAL SURESHCHANDRA PANCHAL,VITTHALDAS MANGALDAS PANCHAL,AMIT G BHATT B E CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	NOTICE NOT RECD BACK
24353	FA/4666/2008	28/01/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	LILABEN DHARAMSHIBHAI GOLANI,DHARAMSINH DEVJIBHAI GOLANI,KALPESH DHARAMSHIBHAI GOLANI,KAILASHBEN DHARMSHIBHAI GOLONI,DEVJIBHAI LADHUBHAI GOLANI,SAMJUBEN DEVJIBHAI GOLANI,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	NOTICE NOT RECD BACK
24354	FA/4667/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	RUPABEN LAXMINARAYAN GUPTA,LAXMINARAYAN MANULAL GUPTA,NILESH LAXMINARAYAN GUPTA,KOMAL LAXMINARAYAN GUPTA,CHANDRIKA LAXMINARAYAN GUPTA,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24355	FA/4668/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	BHARTIBEN SURESHBHAI PATEL,SURESHBHAI VITTHALDAS PATEL,RUCHITABEN SURESHBHAI PATEL,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED,MR HASMUKH C PATEL
24356	FA/4669/2008	11/03/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	REKHABEN RAJESHKUMAR PANCHAL,RAJESHKUMAR CHANDULAL PANCHAL,ZARNA RAJESHKUMAR PANCHAL,RIDDHI RAJESHKUMAR PANCHAL,JAYRAJ RAJESHKUMAR PANCHAL,AMIT G BHATT B.E. CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	NOTICE SERVED,NOTICE UNSERVED,DELETED
24357	FA/4670/2008	16/12/2010	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	MR RJ GOSWAMI	DAXABEN JAYSUKHBHAI LALANI,JAYSUKHBHAI MANSUKHBHAI LALANI,VISHAL JAYSUKHBHAI LALANI,AMIT G BHATT B.E.CIVIL ENGINEER,NAREN M MEHTA STRUCTURAL ENGINEER	,DELETED
24358	FA/4672/2008	23/09/2008	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI RAGHAVBHAI,	MR VIMAL M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24359	FA/4673/2008	23/09/2008	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA RAGHAV SINCE DECD. THROUGH HEIRS,MATHURBHAI RANABHAI,KHIMABHAI RANABHAI,RAJABHAI RANABHAI,KESHARBHAI RANABHAI,PANCHABHAI RANABHAI	
24360	FA/4674/2008	23/09/2008	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAPLUBHAI BICHHUBHAI,	
24361	FA/4675/2008	23/09/2008	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASKUBHAI BHANABHAI,	
24362	FA/4676/2008	19/10/2010	CHANDRAKANT KANTILAL JHAVERI,SAMIR CHANDRAKANT JHAVERI	MR AC GANDHI	MADHURIBEN GAUTAMBHAI,PATEL SWATIBEN AJITKUMAR,	NANAVATI ASSOCIATES,MR PRASAD N BHATT
24363	FA/4677/2008	29/07/2009	RAJESHBHAI MEGHRAJBHAI TEHELIYANI,	MR NIRAV C THAKKAR	ANUPAM MARKETING,DHARAMDAS MEGHRAJBHAI TEHELIYANI,POONAMBEN VASUDEV TEHELIYANI,BIPINCHANDRA PRANLAL SHAH OBSERVER	MR MEHUL S SHAH,(MR SURESHM SHAH),MR KV SHELAT
24364	FA/4678/2008	29/07/2009	RAJESHBHAI MEGHRAJBHAI TEHELIYANI,SHYAMLAL MEGHRAJBHAI TEHELIYANI	MR NIRAV C THAKKAR	INDICA EXPORTS,DHARAMDAS MEGHRAJBHAI TEHELIYANI,VASUDEV MEGHRAJBHAI TEHELIYANI,BIPINCHANDRA PRANLAL SHAH ABSERVER	MR MEHUL S SHAH,(MR SURESHM SHAH),MR KV SHELAT
24365	FA/4679/2008	29/07/2009	RAJESHBHAI MEGHRAJBHAI TEHELIYANI,SHYAMLAL MEGHRAJBHAI TEHELIYANI	MR NIRAV C THAKKAR	INDIA SPICES,DHARAMDAS MEGHRAJBHAI TEHELIYANI,POONAMBEN VASUDEV TEHELIYANI,VASUDEV MEGHRAJBHAI TEHELIYANI,BIPINCHANDRA PRANLAL SHAH OBSERVER	MR MEHUL S SHAH,(MR SURESHM SHAH),MR KV SHELAT
24366	FA/4680/2008	29/07/2009	RAJESHBHAI MEGHRAJBHAI TEHELIYANI,SHYAMLAL MEGHRAJBHAI TEHELIYANI	MR NIRAV C THAKKAR	A DHARAMDAS & COMPANY,DHARAMDAS MEGHRAJBHAI TEHELIYANI,VASUDEV MEGHRAJBHAI TEHELIYANI,BIPINCHANDRA PRANLAL SHAH OBSERVER	MR MEHUL S SHAH,(MR SURESHM SHAH),MR KV SHELAT
24367	FA/4681/2008	29/07/2009	RAJESHBHAI MEGHRAJBHAI TEHELIYANI,LATABEN SHYAMLAL TEHELIYANI,SHYAMLAL MEGHRAJBHAI TEHELIYANI	MR NIRAV C THAKKAR	K M INDUSTRIES,DHARAMDAS MEGHRAJBHAI TEHELIYANI,HEMABEN DHARAMDAS TEHELIYANI,POONAMBEN VASUDEV TEHELIYANI,BIPINCHANDRA PRANLAL SHAH OBSERVER	MR MEHUL S SHAH,(MR SURESHM SHAH),MR KV SHELAT
24368	FA/4682/2008	22/09/2008	ORIENTAL INSURANCE CO. LTD.,	MR RITURAJ M MEENA	DINESHBHAI UMEDJI THAKORE,KAJALBEN DINESHBHAI,AKASH DINESHBHAI,SHANTABEN UMEDJIBHAI THAKORE,LAKMANJI SOMAJI THAKORE,NITABEN HARISHBHAI PURANI	,(MR PARESH M DARJI)
24369	FA/4684/2008	19/03/2014	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	GABHAJI AATAJI SINCE DIED HIS HEIRS,KHODAJI SON OF GABHAJI AATAJI,MINOR RANJIT SON OF GABHAJI ATAJI,MINOR RANJIT SON OF GABHAJI AATAJI,SPECIAL LAND ACQUISITION OFFICER	,MR VIBHUTI NANAVATI
24370	FA/4685/2008	19/03/2014	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	PUNJAJI DHULAJI SINCE DIED HIS HEIRS,BALDEVJI SON OF PUNJAJI DHULAJI,BHIKHAJI SON OF PUNJAJI DHULAJI,MADHAJI SON OF PUNJAJI DHULAJI,SPECIAL LAND ACQUISITION OFFICER	,MR VIBHUTI NANAVATI
24371	FA/4686/2008	19/03/2014	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	BAI AMBA W/O AATAJI MAGANJI,PRAHLADJI FATAJI THAKOR, SON OF BAI AMMBA,VIRAMJI SHANKERJI THAKORE, SON,SHNAJI SHANKERJI THAKORE,SON,SHAKRIBEN DAUGHTER OF BAI AMMBA,PRAHLADJI FATAJI THAKOR,VIRAMJI SHANKERJI THAKORE,SHNAJI SHANKERJI THAKORE,SPECIAL LAND ACQUISITION OFFCIER	,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24372	FA/4687/2008	19/03/2014	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	CHHAGANJI DHULAJI,SPECIAL LAND ACQUISITION OFFICER	,MR VIBHUTI NANAVATI
24373	FA/4688/2008	19/03/2014	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	GABHAJI GHEMAJI,SPECIAL LAND ACQUISITION OFFICER	,MR VIBHUTI NANAVATI
24374	FA/4689/2008	30/07/2015	SHANTABEN MATHURBHAI MOHANBHAI,VIMLABEN MATHURBHAI MOHANBHAI	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR	GOVERNMENT PLEADER
24375	FA/4690/2008	09/06/2015	PROJECT MANAGER,	MR RR MARSHALL	GANGABEN GOMANBHAI,BALUBHAI GOMANBHAI,RAMESHBHAI GOMANBHAI,MANUBHAI GOMANBHAI,DINESHBHAI GOMANBHAI,ARVINDBHAI GOMANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR KASHYAP R JOSHI
24376	FA/4691/2008	09/06/2015	PROJECT MANAGER,	MR RR MARSHALL	RAMESHBHAI GOMANBHAI,RAMESHBHAI GOMANBHAI AS POA DINESHBHAI GOMANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR KASHYAP R JOSHI
24377	FA/4692/2008	09/06/2015	PROJECT MANAGER,	MR RR MARSHALL	DEVJIBHAI PRABHUBHAI PATEL,PREMABHAI NATHUBHAI,LAXMIBEN NATHUBHAI,PARVATIBEN NATHUBHAI,PUSHPABEN NATHUBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR KASHYAP R JOSHI
24378	FA/4693/2008	26/09/2008	GUJARAT ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	SANTOKBEN JIVRAJBHAI CHAUHAN,	MR PAVAN S GODIAWALA
24379	FA/4694/2008	27/11/2013	KUNJLATABEN MANIBHAI PARMAR,	(MR PARESH M DARJI)	SURENDRABHAI KANTIBHAI MALI,HARIBHAI AMBALAL PARMAR,G.S.R.T.C.	RULE SERVED,MRS VASAVDATTA BHATT
24380	FA/4695/2008	24/09/2008	AMRUTLAL LAXMANDAS VAISHNAV,NAGINBHAI JIVANBHAI PARMAR,DHAIYASINH KHEMCHANDBHAI PARMAR,LAXMANDAS PURUSHOTTAMBHAI PARMAR	MR NK MAJMUDAR	NARENDRAKUMAR CHHAGANLAL PARMAR,BECHARBHAI MAGANBHAI RATHOD,JIVANLAL MAGANLAL SOLANKI,KARSHANBHAI ICHCHABHAI SOLANKI,RAJENDRA D SADHU,MADHUBEN MANGALDAS SENMA,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER,GANESHBHAI BECHARBHAI PARMAR,KANTIBHAI PRAGJIBHAI PARMAR	,MR MANOJ SHRIMALI
24381	FA/4696/2008	14/06/2019	ORIENTAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	BAROT LAKHDHIRBHAI TAPUBHA SINCE DECD. THROUGH HEIRS,KANTABEN LAKHDHIRBHAI,VANITABEN LAKHDHIRBHAI,NAYNABEN LAKHDHIRBHAI,DUSHYANT LAKHDHIRBHAI,DHARMISHTA LAKHDHIRBHAI,MAHENDRAKUMAR PREMJIBHAI BAROT,RAJESH DEVJIBHAI LAKHDHIR	,RULE SERVED,MR KEYUR A VYAS,HCLS COMMITTEE
24382	FA/4697/2008	25/09/2008	BHANUBHAI TRIBHOVANDAS PATEL,	MR AMIT C NANAVATI	I G P OFFICE OF I G P,STATE OF GUJARAT,NEW INDIA ASSURANCE CO. LTD	,MS LILU K BHAYA
24383	FA/4698/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJNA HEMTABHAI GHEMARBHAI,	
24384	FA/4699/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJANA RAMJIBHAI GHEMARBHAI,	
24385	FA/4700/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJANA DOHAJIBHAI GALBHAI,	
24386	FA/4701/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJANA PACHANBHAI HATHIBHAI,	
24387	FA/4702/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJANA SHAMJIBHAI PACHANBHAI,ANJANA PARTHIBHAI KANJIBHAI	
24388	FA/4703/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL URMIBEN DALSANGBHAI,	
24389	FA/4704/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANJANA HEMTABHAI GHEMARBHAI,	
24390	FA/4705/2008	06/10/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI MOHANBHAI PARTHIBHAISINCE DECD. THRO' KUMBHAR,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24391	FA/4706/2008	09/05/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	MANIBHAI DAHYABHAI PATEL SINCE DIED HIS HEIRS,VINODBHAI S/OF MANIBHAI DAHYA BHAI PATEL,MUKESHBHAI SON OF MANIBHAI DAHYABHAI PATEL.,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
24392	FA/4707/2008	09/05/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	KESHAVLAL BHULABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
24393	FA/4708/2008	09/05/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	KANTILAL VITTHALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
24394	FA/4709/2008	09/05/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	JASUBHAI PARBHUDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
24395	FA/4710/2008	09/05/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	NANDUBHAI GANPATBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
24396	FA/4711/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	MANJIBHAI NANJIBHAI VIDJA,	
24397	FA/4712/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	DURLABHJIBHAI NARSHIBHAI VIDJA,	
24398	FA/4713/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	KISHOREKUMAR CHATURBHAI VIDJA,	
24399	FA/4714/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	PREMJIBHAI RAVABHAI VIDJA SINCE DECD. THROUGH HEIR,	
24400	FA/4715/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	GOKALBHAI CHHAGANBHAI VIDJA SINCE DECD. THROUGH HEIR,	
24401	FA/4716/2008	17/04/2017	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	RAVJIBHAI TALSHIBHAI VIDJA SINCE DECD. THROUGH HEIRS,DUDHIBEN RAVJIBHAI,DEVENDRA RAVJIBHAI,BHUDARBHAI RAVJIBHAI,SARASWATI RAVJIBHAI,HARILAL RAVJIBHAI,CHAMPABEN RAVJIBHAI,MANSUKH RAVJIBHAI,SOMNATH RAVJIBHAI,ISHWAR RAVJIBHAI,SAMTABEN RAVJIBHAI,NARESH RAVJIBHAI	
24402	FA/4717/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	DEVSHANKAR MANISHANKER THAKAR,	
24403	FA/4718/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	DEVSHANKER MANISHANKER THAKAR,	
24404	FA/4719/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	HARILAL RATANSHIBHAI GADHIYA,	
24405	FA/4720/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	MEHULBHAI PRABHUBHAI VIDJA,	

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24406	FA/4721/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	HARILAL NANJIBHAI VIDJA,	
24407	FA/4722/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	BABUBHAI SAVJIBHAI GADHIYA,	
24408	FA/4723/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	JASMATBHAI BHAGAVANJIBHAI VIDJA,ISHWARBHAI BHAGAWANJIBHAI VIDJA,KARSHANBHAI BHAGAWANJIBHAI VIDJA,RAMJIBHAI BHAGAWANJIBHAI VIDJA,JAYABEN BHAGAWANJIBHAI TALSHIBHAI,GAURIBEN BHAGAWANJIBHAI TALSHIBHAI	
24409	FA/4724/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	VELJIBHAI PRABHUBHAI VIDJA,	
24410	FA/4725/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	JAGJIVANBHAI PRABHUBHAI VIDJA,	
24411	FA/4726/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	NARBHERAM HARISHANKAR THAKAR SINCE DECD. THROUGH HEIR,	
24412	FA/4727/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	KHIMJIBHAI RANCHHODBHAI CHHATROLA,	
24413	FA/4728/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	RANCHODBHAI KUNVERJIBHAI GADHIYA,	
24414	FA/4729/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	GANDALAL BHAGAWANJIBHAI VIDJA,	
24415	FA/4730/2008	23/09/2008	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	DHARAMSHIBHAI PRABHUBHAI VIDJA,	
24416	FA/4731/2008	14/10/2008	NEW INDIA ASSURANCE CO LTD THROUGH INCHARGE- LEGAL CELL,	MR SHASHIKANT S GADE	ALTAFHUSSAIN MEHMUDMIYA MALIK,REVABEN RAVJIBHAI SENVA,FULABHAI RAVJIBHAI SENVA,BHANUBHAI RAVJIBHAI SENVA	MR JA ADESHRA,MR MAKHDUM Y MALEK
24417	FA/4732/2008	06/02/2013	KHEMABHAI GALABHAI MAKWANA,MANJULABEN KHEMABHAI MAKWANA	MR.HIREN M MODI	HARISHBHAI C SHARMA,NATIONAL INSURANCE CO LTD	RULE SERVED,MR MEHUL SHARAD SHAH
24418	FA/4733/2008	06/01/2016	DAXABEN SANJAYBHAI DESAI (RABARI),JAMINI SANJAYBHAI DESAI (RABARI) (THROUGH: NO. 1),RONAK SANJAYBHAI DESAI (RABARI) (THROUGH: NO. 1.),SANKARBHAI FULABHAI DESAI (RABARI),DEVIKABEN SANKARBHAI DESAI (RABARI)	MR MTM HAKIM	ABDULVASA ISTEHARKHAN KHAN,MOHAMMED ARIF MOHAMMED AMIN SHAIKH,THE NEW INDIA INSURANCE CO.	RULE SERVED,MR SUNIL B PARIKH
24419	FA/4734/2008	12/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	RANCCHODBHAI LABHAIBHAI,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE NOT RECD BACK,MR KM SHETH
24420	FA/4735/2008	12/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	GOVINDBHAI KABHAIBHAI,PRATAPBHAI KABHAIBHAI,RANCCHODBHAI KABHAIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE NOT RECD BACK,MR KM SHETH
24421	FA/4736/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER (TOWN PLANNING),STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM UMAR VALI SINCE DIED HIS LEGAL HEIRS,YAKUB IBRAHIM,ALI IBRAHIM,ABDULLA IBRAHIM,USMAN IBRAHIM,ILYAS IBRAHIM,GAFUR @ MOHAMED IBRAHIM AS PER ORDER DTD. 01/09/2008.	,MR MM SAIYED
24422	FA/4737/2008	16/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	SHANKARBHAI SADABHAI SINCE DECD. THROUGH HEIRS,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE SERVED,MR KM SHETH
24423	FA/4738/2008	16/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	ADAM AHMED PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE SERVED,MR KM SHETH

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24424	FA/4739/2008	16/11/2009	GENERAL MANAGER LAQ,	MR RR MARSHALL	AHMED VALI ABHRAM,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	RULE SERVED,MR KM SHETH
24425	FA/4741/2008	21/10/2008	DEVKUNVARBEN HIRABHAI PATEL,	MR.HIREN M MODI	MEGHABEN RAMJIBHAI HIRABHAI BHARWAD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED BY DS, (MR MAULIK J SHELAT)
24426	FA/4742/2008	15/03/2019	HEIRS OF DECD. DHARAMSHIBHAI TRIKUBHAI,LADUBEN DHARAMSHIBHAI,PRAVIN DHARAMSHIBHAI,MEENABEN DHARAMSHIBHAI,CHETNA DHARAMSHIBHAI,LATABEN DHARAMSHIBHAI,BABO DHARAMSHIBHAI	MR PANKAJ R DESAI	VIKRAMSINH UDUBHA ZALA,G.S.R.T.C.	RULE SERVED,MRS VASAVDATTA BHATT
24427	FA/4743/2008	10/12/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL ISHWARBHAI SOMABHAI (SINCE DEC'D THRO' HEIRS &LRS),PATEL BHANUBEN ISHWARBHAI-WIFE,PATEL KIRTIKUMAR ISHWARBHAI- SON,PATEL RITABEN ISHWARBHAI-DAUGHTER,PATEL JAYESHBHAI ISHWARBHAI- SON,PATEL SURYAKANTBHAI SOMABHAI	
24428	FA/4744/2008	13/01/2009	STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	CHHOTUBHAI FAKIRBHAI PATEL,RANJANBEN CHHOTUBHAI PATEL,MOHANBHAI PARSHOTTAMBHAI PATEL	,(MR JB PARDIWALA)
24429	FA/4745/2008	24/09/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	THAKOR SAVRAMBHAI KARSHANBHAI,MAKWANA BABUJI MAFAJI,ISHWARJI CHAMANJI THAKOR	
24430	FA/4747/2008	07/10/2008	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	MINOR ASHWIN NATUBHAI CHUNARA,NITESHKUMAR GORDHANBHAI PATEL	MR TRILOK J PATEL,MR.HIREN M MODI
24431	FA/4748/2008	26/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	MANIBHAI RANCHHODBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
24432	FA/4749/2008	26/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	BABABHAI DHABABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
24433	FA/4750/2008	26/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	GEBABHAI KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
24434	FA/4751/2008	12/02/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	BALDEVJI BABARJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH M PATEL
24435	FA/4752/2008	12/02/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	SHANAJI SHANKARJI SINCE DECD. THRO' SENDHAJI SHANAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24436	FA/4753/2008	12/01/2009	DINESHBHA NAGARDAS MODI,	(MS SK VISHEN)	BARKATALI DAWOOD SHEIKH,MAHMASAFI MAYUDIN MALEK,NEW INDIA ASSURANCE CO.	,MR SHALIN N MEHTA
24437	FA/4754/2008	19/11/2014	NILIMABEN ARUNKUMAR BOSE,SHISHIRKUMAR ARUNKUMAR BOSE,TUSHARKUMAR ARUNKUMAR BOSE	MR PR JANI	RANJITSINH GAJESINH OSWAL,RASIKLAL AMBALAL PATEL,NEW INDIA ASSURANCE COMPANY LIMITED,BHUPENDRABHAI BALDEVBHAI PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE SERVED BY DS,MR AJAY R MEHTA,MR GC MAZMUDAR,MR HG MAZMUDAR
24438	FA/4755/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SONUBHAI GANGYABHAI PAWAR,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY

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24439	FA/4756/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SONUBHAI GANGYABHAI PAWAR,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24440	FA/4757/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SONUBHAI GANGYABHAI PAWAR,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24441	FA/4758/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	JAYRAMBHAI FULUBHAI VADHALE,CHANDUBHAI FULUBHAI VADHALE,MINOR MINABEN FULUBHAI VADHALE,LALITABEN FULUBHAI VADHALE,RATILAL NAGINBHAI VASAVA,PURSHOTAMBHAI JAIRAMBHAI SURA-TI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24442	FA/4759/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	JAYRAMBHAI FULUBHAI VADHALE,CHANDUBHAI FULUBHAI VADHALE,MINOR MINABEN FULUBHAI VADHALE,LALITABEN FULUBHAI VADHALE,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24443	FA/4760/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SUKARIYABHAI SIMANIYABHAI BAGUL,RANGUBEN SUKARIYABHAI BAGUL,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24444	FA/4761/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SHAILABHAI GANGABHAI VALVI,ARVINDBHAI SHAILABHAI VALVI,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24445	FA/4762/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	GULABHAI LASIYABHAI WAGHMARE,SURESHBHAI LASIYABHAI WAGHMARE,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24446	FA/4763/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	ULASIYABHAI BHILYABHAI SABALE,BANUBEN ULASIYABHAI SABALE,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24447	FA/4764/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	LALITABEN FULUBHAI VADHALE,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24448	FA/4765/2008	13/01/2009	UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SUKARIYABHAI SIMANIYABHAI BAGUL,RANGUBEN SUKARIYABHAI BAGUL,RATILAL NAGINBHAI VASAVA,PURSHOTTAMBHAI JAIRAMBHAI SURATI	,MR MTM HAKIM,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
24449	FA/4767/2008	28/07/2011	KALYANIBEN BHARATSINGH THAKUR,	MR HEMANT B RAVAL	BHARATSINGH PRATAPSINGH THAKUR,	MR ASHOK R VARMA
24450	FA/4768/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARBHAI GANGARAM,	MR YH MOTIRAMANI,MR APURVA R KAPADIA

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24451	FA/4769/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI BHALABHAI,RANCHHODBHAI BHALABHAI	
24452	FA/4770/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI JAYANTIBHAI,	
24453	FA/4771/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI MANGALBHAI,	MR APURVA R KAPADIA
24454	FA/4772/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASHRATHBHAI VITTHALBHAI PATELTHRO.LEGAL HEIRS & RESPRESENTA,GITABEN DASHRATHBHAI PETEL,PANKAJKUMAR DASHRATHBHAI PATEL,SNEHALBEN DASHRATHBHAI PATEL,DEXABEN DASHRATHBHAI PATEL,SHEETALBEN DASHRATHBHAI PATEL	,MR APURVA R KAPADIA
24455	FA/4773/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI SOMABHAI,	RULE SERVED
24456	FA/4775/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI AMBARAMSINCE DECE. THRO. LEGAL HEIRS,ANANDIBEN WIDOW OF BALDEVBHAI AMBARAM,CHANDRAKANT SON OF BALDEVBHAI AMBARAM,RAJENDRA SON OF BALDEVBHAI AMBARAM,KOKILABEN DAUGHTER OF BALDEVBHAI AMBARAM,DHARMEDNDRA SON OF BALDEVBHAI AMBARAM	,RULE SERVED
24457	FA/4776/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANBHAI VAHJIBHAI SINCE DECD. THRO' HEIRS,RANCHHODBHAI KALYANBHAI,GHELABHAI KALYANBHAI,RAJABHAI KALYANBHAI,KARSHANBHAI KALYANBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
24458	FA/4777/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUDHABHAI MOHANJI,	MR APURVA R KAPADIA
24459	FA/4778/2008	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF MAGANJI CHHALAJI,SEDHAJI MAGANJI	
24460	FA/4779/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI SOTHABHAI,	
24461	FA/4780/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKARAJI RAMTUJI,	
24462	FA/4781/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RANU TAKHATSANG,VIJAYKUMAR RANNU TAKHATSANG,ILLABEN PAANU TAKHATSANG,RANJITSINH AMARASING	
24463	FA/4782/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI JIVAT WD/O. AATAJI NANAJI,	
24464	FA/4783/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POONABHAI SANABHAI,	
24465	FA/4784/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI HIRABHAI THRO' HEIRS,RAMANBHAI DAHYAHAI,KAPILABEN	
24466	FA/4785/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POOJABHAI JENABHAI,	
24467	FA/4786/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VISAJI BABAJI,SURSANGJI VISAJI,SOMAJI VISAJI,BHIMAJI VISAJI	
24468	FA/4787/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SAKRABHAI GABHABHAI,CHANCHALBEN SAKRABHAI,BHAGAVATIBEN SAKRA BHAI,SUKHALBEN SAKRABHAI,BHANUBHAI SAKRABHAI,RAMANBHAI SAKRABHAI,AMBARAM MOHANBHAI	,RULE SERVED
24469	FA/4788/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSANG PRABHATSANG THROUGH HEIRS,NANDUBA RATANSANG,BACHUBHA RATANSANG,BHARATSINH RATANSANG,SURUBHA RATANSANG	
24470	FA/4789/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISAJI BABAJI,SURSANGJI VISAJI,SOMAJI VISAJI,BHIMAJI VISAJI	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24471	FA/4790/2008	08/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKALCHAND MANGALDAS,	RULE SERVED
24472	FA/4791/2008	26/09/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	THAKOR VIRAMJI GORDHANJI,THAKOR CHAMPABEN VIRAMJI,THAKKER HARSHADKUMAR NARBHERAM,KANTUBHA JASHVANTSINH RATHOD	,MR HARSHIT S TOLIA
24473	FA/4793/2008	05/03/2014	GENERAL MANAGER,	MR AJAY R MEHTA	BALDEVJI MADHUJI CHAVDA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
24474	FA/4794/2008	05/03/2014	GENERAL MANAGER,	MR AJAY R MEHTA	RAJUJI HARIJI CHAVDA AS ADMINISTRATOR OF,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI
24475	FA/4795/2008	05/03/2014	GENERAL MANAGER,	MR AJAY R MEHTA	LAXMANJI HARIJI CHAVDA SINCE DECD. THROUGH HEIRS,RAMUBA LAXMANJI CHAVDA,BAKUJI LAXMANJI CHAVDA,JASUJI LAXMANJI CHAVDA,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,MR AV PRAJAPATI
24476	FA/4796/2008	05/03/2014	GENERAL MANAGER,	MR AJAY R MEHTA	GALABJI MADHUJI CHAVDA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI
24477	FA/4801/2008	01/03/2012	SURESHBHAI HAJABHAI RAJPUT SINCE DECD. THROUGH HEIRS,GAURIBEN HAJABHAI RAJPUT,VELJIBHAI HAJABHAI RAJPUT	MR HARSHAD K PATEL	UDUBHAI AGUBHAI VAGHELA,ORIENTAL INSURANCE CO LTD THROUGH DIVISIONAL MANAGER	RULE SERVED,MR VASANTS SHAH
24478	FA/4802/2008	29/08/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHIKHABHAI NARSIBHAI PATEL SINCE DECD. THROUGH HEIRS,JIVIBEN BHIKHABHAI,MANUBHAI BHIKHABHAI,BHARATBHAI BHIKHABHAI,MAULIK VASUBHAI MINOR THROUGH	,GOVERNMENT PLEADER, (MR JIGNESH V PATEL)
24479	FA/4803/2008	29/08/2011	PROJECT GENERAL MANAGER,	MARSHALL & ASSOCIATES	CHIMANBHAI NARSINGHDAS PATEL SINCE DECD. THROUGH HEIRS,KANTABEN CHIMANBHAI PATEL,KANAIYALAL CHIMANBHAI PATEL,HASMUKHBHAI CHIMANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR JIGNESH V PATEL)
24480	FA/4804/2008	29/08/2011	PROJECT GENERAL MANAGER,	MARSHALL & ASSOCIATES	PRAVINBHAI SOMDAS KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR JIGNESH V PATEL)
24481	FA/4805/2008	29/09/2008	A.M.T.S.,	(MR RM CHHAYA)	NASRUDDIN ALIMUDDING ANSARI,KHURSHID BANO NASURUDDIN ANSARI	
24482	FA/4806/2008	30/09/2008	PRATAPSINH AMARJITSINH SARDAR,	MR AM PAREKH	KESARBA BHURSINH BHUPATSINH VAGHELA,FATESINH BHURSINH VAGHELA,JIVANSINH BHURSINH VAGHELA,HARBANSSINH KISANSINH SAINI	
24483	FA/4807/2008	17/02/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	HEMLATABEN RAHULDEV HARISHCHANDRA PATEL,DEVAL RAHULDEV PATEL MINOR,VISHNU RAHULDEV PATEL MINOR,HARISHCHANDRA NATHUBHAI PATEL,HASUMATI HARISHCHANDRA PATEL,JAGRUTIBEN DIPAKBHAI PATEL	MR VIBHUTI NANAVATI,MR AMIT V THAKKAR
24484	FA/4808/2008	21/01/2014	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	NAYNABEN NARESHKUMAR @ NARHARIBHAI RAMANBHAI LIMBACHIYA,KARAN (MINOR) THROUGH,RAMANBHAI CHHITABHAI LIMBACHIYA,RANJIT K VASAVA,NATVARLAL HARIVADANDAS PRAJAPATI	RULE SERVED,MR KASHYAP R JOSHI
24485	FA/4811/2008	07/05/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HITENDRASINH RATANSINH SOLANKI,BABUBHAI D VASAVA DECEASED THROUGH HEIRS,AMBABEN WIFE OF BABALBHAI VASAVA (DIED ON 1.12.95),SHANKARBHAI S/O. BABALBHAI VASAVA,GHANSHYAM S/O.BABALBHAI VASAVA,DASRATHBHAI,S/O.BABALBHAI VASAVA,MANJULABEN BACHUBHAI VASAVA D/O BABALBHAI VASAVA,MANIBEN KANJIBHAI VASAVA D/O.BABALBHAI VASAVA,KAPILABEN HARISING VASAVA D/O.BABALBHAI VASAVA,UNITED INDIA INSURANCE COMPANY LTD,NILABEN @ LILABEN SHANUBHAI,CHANDRAKANT SHANUBHAI PATEL,ALPESH SHANUBHAI PATEL,ASHISH SHANUBHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR,MR JIGAR P RAVAL,MR RAJESH P MANKAD

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24486	FA/4812/2008	30/12/2008	G.S.R.T.C.,	MRS FALGUNI D PATEL	RAMILABEN RAMANBHAI RATHOD,HITESH RAMANBHAI RATHOD,MINOR BHARAT RAMANBHAI RATHOD,KANJIBHAI VALJIBHAI RATHOD,SHANTIBEN KANJIBHAI RATHOD,PRAGNESHBHAI VADODARIYA	,MR AV PRAJAPATI
24487	FA/4813/2008	24/03/2009	AGRAWAL TRANSPORT COMPANY,	MR AMAR N BHATT	DHANRAJ LADHA GADHAVI SINCE DECD. THROUGH HEIRS,HANSBAI DHANRAJ GADHAVI,RAM DHANRAJ GADHAVI,NAGSHI DHARAJ GADHAVI,NEW INDIA ASSURANCE COMPANY LTD,SEVA SONS ENTERPRISE,AGRAWAL RIDERS PRIVATE LTD	,RULE SERVED,SERVED BY AFFIX. (R),MR SHALIN N MEHTA
24488	FA/4814/2008	30/09/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	DIPAKKUMAR NARAYANBHAI NAI,BHIMRAO BHURARAMJI,SUGNABEN SURTAJI VANJARA,BHAGAJI SURTAJI VANJARA,UNITED INDIA INSURANCE CO LTD	
24489	FA/4815/2008	30/09/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	NILABEN DIPAKKUMAR NAI,BHIMRAO BHURARAMJI,SUGNABEN SURTAJI VANJARA,BHAGAJI SURTAJI VANJARA,UNITED INDIA INSURANCE CO LTD	
24490	FA/4817/2008	18/12/2008	STATE OF ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	NANIBEN WD/O. SURMABHAI JIVABHAI MANAT,MAGANBHAI SURMABHAI MANAT,VALAMBHAI SURMABHAI MANAT,KAILASHBEN D/O. SURMABHAI JIYABHAI MANAT,RAMANBHAI KAHYABHAI KATARA	
24491	FA/4819/2008	15/01/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	GAJIJI MANSINH THAKOR,SHARDA BEN AJITSING RATHOD,HARISING AJITSING RATHOD	
24492	FA/4820/2008	15/01/2009	GUJARAT STATE TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	NATHU @ NATHA BOKHARIYA,RAJA MUNJA AODEDARA	,(MR BD KARIA)
24493	FA/4821/2008	03/09/2014	AMARSINH PUNJABHAI PARMAR,ANILKUMAR AMARSINH PARMAR,RAJESHBHAI AMARSINH PARMAR	MR.HIREN M MODI	ASHOKKUMAR C. PATEL,ORIENTAL INSURANCE CO. LTD.	RULE SERVED
24494	FA/4822/2008	15/10/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	RAMILABEN WD/O. NARENDRAKUMAR SOLANKI,NIRMALBHAI NARENDRABHAI SOLANKI,MANCHHIBEN BHAICHCHANBHAI SOLANKI,BHAICHANDBHAI NARSINHBHAI SOLANKI,GIRISHKUMAR BHAICHANDBHAI,CHANDRIKABEN NARENDRABHAI SOLANKI,DAUDBHAI RASULBHAI KHALIFA,THE GENERAL MANAGER,SARDAR SAROVAR NARMADA NIGAM LTD.,THE ORIENTAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT),MR RAJU K KOTHARI
24495	FA/4823/2008	15/10/2008	GUJARAT ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	BRAHMAN HARDEVBHAI KALABHAI,DAUDBHAI RASULBHAI KHALIFA,THE GENERAL MANAGER,SARDAR SAROVAR NARMADA NIGAM LTD.,THE ORIENTAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT),MR RAJU K KOTHARI
24496	FA/4824/2008	15/10/2008	GUJARAT ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	PATEL NARENDRABHAI MAFATLAL,DAUDBHAI RASULBHAI KHALIFA,THE GENERAL MANAGER,SARDAR SAROVAR NARMADA NIGAM LTD.,THE ORIENTAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT),MR RAJU K KOTHARI
24497	FA/4825/2008	15/10/2008	GUJARAT ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	PATEL BABUBHAI KARSANBHAI,DAUDBHAI RASULBHAI KHALIFA,THE GENERAL MANAGER,SARDAR SAROVAR NARMADA NIGAM LTD.,THE ORIENTAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT),MR RAJU K KOTHARI
24498	FA/4826/2008	15/10/2008	GUJARAT ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	MAKWANA PRAVINKUMAR MOTILAL,DAUDBHAI RASULBHAI KHALIFA,THE GENERAL MANAGER,SARDAR SAROVAR NARMADA NIGAM LTD.,THE ORIENTAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT),MR RAJU K KOTHARI
24499	FA/4827/2008	15/01/2009	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	DILIPBHAI UDESINH @ PRABHATBHAI GOHEL,RAVJIBHAI FATTABHAI TROLLEY,RAVJIBHAI MAHIJIBHAI PATEL	

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24500	FA/4828/2008	30/07/2015	PRAVINCHANDRA PRABHUDAS PATEL (SINCE DEC'D THRO'HEIRS & LRS),JYOTSANABEN PRAVINCHANDRA PATEL,DEVENDRA PRAVINCHANDRA PATEL,BHUMIKA PRAVINCHANDRA PATEL,SHARMISTABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL,MANIBEN PRABHUDAS PATEL SINCE DECE. THRO.' L/H.,JYOTSANABEN W/D. OF PRAVINCHANDRA PRABHUDAS PATEL,DEVENDRA PRAVINCHANDRA PATEL,BHUMIKA PRAVINCHANDRA PATEL,SHARMISTABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR,JAIMINIBEN BHARATKUMAR PATEL,AMIBEN BHARATKUMAR PATEL	GOVERNMENT PLEADER,MR KN PATEL
24501	FA/4829/2008	10/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PURUSHOTTAMDAS LALLUBHAI PATEL,	
24502	FA/4830/2008	10/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRABHAI PURUSHOTTAMBHAI PATEL,	
24503	FA/4831/2008	10/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MOTIBHAI,	
24504	FA/4832/2008	10/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI LALLUBHAI,	
24505	FA/4833/2008	13/10/2011	KANUBHAI SHANKARBHAI,SHAILESH CHUNILAL,KIRTIBHAI CHUNILAL,JAYANTIBHAI SOMABHAI	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24506	FA/4834/2008	13/10/2011	PRAFULCHANDRA I. PATEL,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24507	FA/4835/2008	13/10/2011	KUSUMBEN L.PATEL,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24508	FA/4836/2008	13/10/2011	ISHWARBHAI JESANGBHAI,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24509	FA/4837/2008	13/10/2011	ISHWARBHAI JESANGBHAI,BABUBHAI JESANGBHAI	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24510	FA/4838/2008	13/10/2011	DINESHBHAI THAKORBHAI,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24511	FA/4839/2008	13/10/2011	GHANSHAYAMPURI CHIMANPURI,NARAYANPURI HARIPURI,JAGDISHPURI HARIPURI	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24512	FA/4840/2008	13/10/2011	RAMCHANDRA BHAGWAQNSHANKAR,HARILAL SOMESHWAR	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24513	FA/4841/2008	13/10/2011	PRABHUDAS TRIBHOVANDAS,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24514	FA/4842/2008	13/10/2011	NARMADABEN AMBALAL,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24515	FA/4843/2008	13/10/2011	PARESH SAHNTILAL,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24516	FA/4844/2008	13/10/2011	NATWARBHAI KESURBHAI,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED

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24517	FA/4845/2008	13/10/2011	CHUNILAL AMAIDAS,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24518	FA/4846/2008	13/10/2011	AJAYKUMAR SHANTILAL,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,SPECIAL LAQ OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
24519	FA/4847/2008	22/04/2009	MINOR JASUBHAI SHANKAR PADHIAR,	MR MTM HAKIM	DAHYABHAI BABUBHAI PADHIYAR,IBRAHIMBHAI ISMAILBHAI KOTHIYA,UNITED INDIA INSURANCE CO. LTD	,MS MEGHA JANI
24520	FA/4849/2008	10/12/2015	SHANTABEN CHHOTABHAI RAWAL,RAMESHBHAI CHHOTABHAI RAWAL,ASHOKBHAI CHHOTABHAI RAWAL,VIJAYBHAI CHHOTABHAI RAWAL	MS SNEHA A JOSHI	JAYANTIBHAI GANDABHAI GOHIL (THAKOR),GULAB ABBAS GULABALI MOMIN,NATIONAL INSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA
24521	FA/4850/2008	10/12/2015	BHARTIBEN POPATSINH RANCHHODSINH SOLANKI,PARULBEN POPATSINH SOLANKI,VASANTSINH POPATSINH SOLANKI,SAROJBEN POPATSINH (MINOR) THROUGH,AMITSINH POPATSINH (MINOR) THROUGH,RANCHHODSINH GABSINH SOLANKI,JASIBEN RANCHHODSINH SOLANKI	MS SNEHA A JOSHI	JAYANTIBHAI GANDABHAI GOHIL (THAKOR),GULAB ABBAS GULABALI MOMIN,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MS LILU K BHAYA
24522	FA/4851/2008	12/02/2014	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	VAGHELA JUJARSINH MAGANJI,SPL. LAND ACQ. OFFICER	RULE SERVED,(MR A J PATEL)
24523	FA/4852/2008	12/02/2014	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	VAGHELA HARISINH MAGANJI,SPL. LAND ACQ. OFFICER	RULE SERVED,(MR A J PATEL)
24524	FA/4853/2008	12/02/2014	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	SENDHABHAI RANCHHODBHAI PATEL,SPL. LAND ACQ. OFFICER	RULE NOT RECD BACK,RULE SERVED
24525	FA/4854/2008	15/06/2015	DEPUTY GEN. MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	RAOL PRAVINSINH PRATAPSINH,RAOL VIJAYSINH AMARSINH,THE SPECIAL LAND ACQUISITION OFFICER, ONGC LTD.	,GOVERNMENT PLEADER,(MR A J PATEL)
24526	FA/4855/2008	15/06/2015	DEPUTY GEN. MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL KARSANBHAI SOMNATH DECD.THROUGH THE LRS,ARVINDBHAI S/O KARSANBHAI PATEL,GHANSHYAMBHAI S/O KARSANBHAI PATEL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	,GOVERNMENT PLEADER
24527	FA/4856/2008	12/12/2015	SPECIAL LAND ACUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN VIRAMBHAI DECD.THROUGH THE LRS,GAGUBHAI VISABHAI @ VIRAMBHAI,GABHUBHAI VISABHAI @ VIRAMBHAI,VALJIBHAI VISABHAI @ VIRAMBHAI,JANKBEN VISABHAI @ VIRAMBHAI	
24528	FA/4857/2008	06/12/2014	SPECIAL LAND ACUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNABHAI VELSHIBHAI,	MR APURVA R KAPADIA
24529	FA/4858/2008	08/04/2017	SPECIAL LAND ACUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KODABHAI JIJABHAI,SONABEN JIJABHAI	RULE NOT RECD BACK,MR APURVA R KAPADIA
24530	FA/4859/2008	08/04/2017	SPECIAL LAND ACUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI VELABHAI,RAMUBHAI VELABHAI	RULE NOT RECD BACK,MR APURVA R KAPADIA
24531	FA/4861/2008	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT RAVJIBHAI PATEL,	MR TRILOK J PATEL
24532	FA/4862/2008	15/01/2014	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	BAKUNVARBA HARISINH HEMANTSINH,URMILABEN HARISINH ZALA,VIJAYSINH HARISINH ZALA,SUNITABEN HARISINH ZALA,SOMABHAI GANDABHAI PATEL,AJITKUMAR DAHYABHAI PATEL	RULE SERVED,MR KG SHETH
24533	FA/4863/2008	30/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI KASHIBHAI THROUGH HEIRS,RAMESHBHAI THAKORBHAI,PUSHPABEN THAKORBHAI,ILABEN THAKORBHAI,JASHODABEN THAKORBHAI	,MR KM SHETH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24534	FA/4864/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAQUB MUSA AHMAD,MOHAMMAD ISA AHMAD	MR MM SAIYED
24535	FA/4867/2008	08/10/2008	G S R T C,	MRS VASAVDATTA BHATT	LILABEN MATHURBHAI BARIYA,RAHUL MATHURBHAI BARIYA,RENUKA MATHURBHAI BARIYA,MADHAVLAL HARIJANBHAI PATEL	,MR MOHSIN M HAKIM
24536	FA/4869/2008	23/02/2012	SAMBAI RAMAJI VAGHANI,RAMESH RAMAJI VAGHANI THROUGH SAMBAI RAMAJI VAGHANI	MR SK PATEL	JITENDRA HARIDAN GHADHAVI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR VASANTS SHAH
24537	FA/4870/2008	15/01/2009	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AMRATBHAI HARGOVANDAS PATEL,GHANSHYAM J THAKOR,G H MASKAWALA C/O GOOD LUCK TRAVELS	,MR MTM HAKIM
24538	FA/4872/2008	09/09/2014	NEW INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	DARAJI KIRITKUMAR AMRUTLAL SINCE DECD. THROUGH HEIRS,BHAGVATIBEN KIRITKUMAR DARAJI,AXAYKUMAR KIRITKUMAR DARAJI,NARMADABEN AMRUTLAL DARAJI,RAJPUT NATHUSINH ARJUNSINH,JAIN HIRALAL SUKHLALJI	,RULE SERVED,MR JM BAROT
24539	FA/4873/2008	06/09/2016	UNITED INDIA INSURANCE CO. LTD,	MR RAJNI H MEHTA	RATIBEN MANUBHAI KHIMLABHAI AMLIYAR,DIWAN MANUBHAI AMLIYAR,ABDULHAMID BHIKHUMIYA SAIYED,SADIYABHAI VIJABHAI MAVI	RULE SERVED,(MR SK BUKHARI),MR TEJAS P SATTA
24540	FA/4876/2008	12/01/2009	HARDEVSING GURUCHARANSING BHATIYA,	MR PREMAL R JOSHI	MAVJIBHAI KEVJIBHAI PATEL,NATIONAL INSURANCE CO. LTD.	,MR NAGESH C SOOD
24541	FA/4877/2008	06/01/2016	FULKIBEN VECHALBHAI RATHWA,CHANDRABHAI VECHALBHAI RATHWA,BHALUBHAI VECHALBHAI RATHWA,MANISH VECHALBHAI RATHWA	MR.HIREN M MODI	MUKMIL YAKUBBHAI PATEL,YASIF YAKUBBHAI PATEL,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SHASHIKANT S GADE
24542	FA/4878/2008	25/11/2013	HEIRS OF DECD. CHIMANBHAI MOHANBHAI PARMAR,LAXMIBEN WD/O. CHIMANBHAI MOHANBHAI PARMAR,RAJESHBHAI CHIMANBHAI PARMAR,PUSHPABEN CHIMANBHAI PARMAR,HASMUKHBHAI CHIMANBHAI PARMAR	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	VARJANBHAI VAGHJIBHAI BHARWAD,SHREE VALKAL TRUST,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KASHYAP R JOSHI,MR DHAVAL N VAKIL
24543	FA/4879/2008	15/12/2009	UNION OF INDIA,	MS AVANI S MEHTA	DINBANDU NARHARI SAHU,	NOTICE UNSERVED
24544	FA/4880/2008	18/02/2009	THE NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BANYABAI SIDHIK SUMRA,HAJISATAR SIDHIK SUMRA,KHETSHI PACHAN SIJU,TRIKAM BIJAL VARCHAND,ARJUNBHAI MANSUKH PATEL	,MR.HIREN M MODI
24545	FA/4881/2008	22/06/2015	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL BABUBHAI NATHABHAI,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
24546	FA/4882/2008	22/06/2015	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL KANTIBHAI SHANKARBHAI,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER
24547	FA/4883/2008	22/06/2015	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL JIVRAMBHAI BHAVSANGDAS,SPL. LAND ACQ. OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
24548	FA/4884/2008	22/06/2015	DY. GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL GOPALBHAI BECHARBHAI,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER
24549	FA/4886/2008	06/01/2016	BODAR AUGUSTINBHAI BHULJIBHAI,	MR PRAVIN GONDALIYA	BABUBHAI BHIKHABHAI JOGI (RAVAL),S T CORPORATION THROUGH DIVISIONAL CONTROLLER	RULE SERVED
24550	FA/4888/2008	01/05/2009	SARMISHTHABEN WD/O. VIKRAMSINHGANPATSINH GOHIL,MINOR MITESHKUMAR VIKRAMSINH GOHIL,GANPATSINH RUPSINH GOHIL,KESHARBEN GANPATSINH GOHIL	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	JAGASING CHANDANSING SAHEL (SARDAR),NEW INDIA INSURANCE CO. LTD.,BHARATBHAI SAMANTSINH PARMAR,C.G.JALAN (JALAN FORGING CO.),NEW INDIA INSURANCE CO. LTD.	,DELETED,MR NAGESH C SOOD
24551	FA/4889/2008	07/01/2016	LILABEN @ LAXMIBEN WD/O. RAMESHBHAI BALUBHAI PATEL,MINOR DHAVAL RAMESHBHAI PATEL,JIVIBEN BALUBHAI PATEL	MR MTM HAKIM	RAMESHBHAI BABUBHAI PATEL,MOHMMED HUSSAIN ABDULLA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI

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24552	FA/4890/2008	10/06/2014	DIPIKABEN SURENDRAKUMAR PANNALAL SONI,DIVYESHKUMAR SURENDRAKUMAR SONI (MINOR),HARDIK SURENDRAKUMAR SONI (MINOR),GULABBEN PANNALAL SONI	MR.HIREN M MODI	MADHUSUDAN KANJIBHAI DAVE,PATAN GOODS TRANSPORT SERVICE,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
24553	FA/4891/2008	15/01/2009	ORIENTAL INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	PREMILABEN MADHAVBHAI PATANWADIA,MINAKSHIBEN MADHAVBHAI PATANWADI,NILESHKUMAR MADHAVBHAI PATANWADI,ALPESHKUMAR MADHAVBHAI PATANWADIA,RAMESHBHAI MAHIJIBHAI PADHIYAR,BHAILALBHAI RAVJIBHAI PATEL	
24554	FA/4892/2008	14/10/2008	NEW INDIA ASSURANCE CO LTD THRO' REGIONAL OFFICE,	MR SHASHIKANT S GADE	RAMUBHAI MANDABHAI PATEL,NURJIBHAI KOTIYABHAI KONKANI,AMINBHAI BHULABHAI GAMIT	,MR AMIT V THAKKAR
24555	FA/4893/2008	01/04/2009	TRANSPORT MANAGER AHMEDABAD MUNICIPAL TRANPORT,	MR HS MUNSHAW	NARAYANRAM ABHERAJ TIWARI,	
24556	FA/4894/2008	03/07/2015	UNITED INDIA INSURANCE COMPANY LTD THRO'AUTHORISED OFFICER,	(MR MAULIK J SHELAT)	GULABSINH PRATAPSINH VASAVA,URMILABEN GULABSINH VASAVA,BHARATBHAI MANSING VASAVA,MANSING REVALBHAI VASAVA	RULE SERVED,MR KASHYAP R JOSHI
24557	FA/4895/2008	03/07/2015	UNITED INDIA INSURANCE COMPANY LTD THRO'AUTHORISED OFFICER,	(MR MAULIK J SHELAT)	URMILABEN GULABSINH VASAVA,BHARATBHAI MANSING VASAVA,MANSING REVALBHAI VASAVA	RULE SERVED
24558	FA/4897/2008	10/10/2008	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHGIRI KANCHANGIRI GOSAI,KUSUMBEN SURESHGIRI GOSAI,RAJESHBHAI SURESHGIRI GOSAI,PRAVINABEN SURESHIGIRI GOSAI,GIRISHBHAI S GOSWAMI	
24559	FA/4899/2008	29/03/2012	ORIENTAL INSURANCE OC LTD,	MR RAJNI H MEHTA	PRAVINBHAI BHALABHAI SOLANKI,BHALABHAI CHUNABHAI SOLANKI,PRAVINSINH UDESINH SOLANKI,PRATAPSINH RAMSINH RATHOD,MAHENDRASINH BHAGWANSINH PARMAR,BALVANTSINH SHANTILAL CHAUHAN,UNITED INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE UNSERVED,MS AMEE YAJNIK,MR GAJENDRA P BAGHEL,MR .B A PATEL
24560	FA/4900/2008	13/10/2008	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	REVABAI BHAISHANKAR SOLICITOR,	MR DAKSHESH MEHTA
24561	FA/4901/2008	27/01/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	KAPILBHAI MUKUNDRAI BHATT,	MR DAKSHESH MEHTA
24562	FA/4902/2008	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DINABEN SANJAYKUMAR MEHTA,	MR AJAY L PANDAV
24563	FA/4903/2008	16/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	KALPNABEN R. SHAH,	RULE SERVED
24564	FA/4904/2008	14/10/2008	DILIPBHAI MANIBHAI PATEL SINCE DECD. THRO' LALITABEN M PATEL,	MR MURALI N DEVNANI	RAMILABEN UMEDBHAI PATEL,UNITED INDIA INSURANCE CO LTD	MS HINA DESAI,MR KL DAVE
24565	FA/4905/2008	14/10/2008	CENTRAL BANK OF INDIA,	MR NAGESH C SOOD	COAST WEST FERRO ALLOYS,DIPTIBEN RAJNIKANT RUPARELIYA,BHAVNABEN KIRITBHAI PUROHIT,VIMLABEN MAHESHBHAI PUROHIT,KIRITBHAI MAHESHBHAI PUROHIT,MOHANBHAI JAGJIVANBHAI KOTECHA,JAGATBHAI MASHRU,HARSHABA RAJENDRASINH SARVAIYA	,MS SEJAL K MANDAVIA
24566	FA/4906/2008	21/11/2008	TELECOM DISTRICT MANAGER,D E T (TELEGRAPH),S D O T	MR YC CONTRACTOR	PARVATIBEN BHULANPRASAD,DHARMESH BHULANPRASAD,CHETAN BHULANPRASAD,SUDHADEVI BHULANPRASAD,RAMNARESH BHULANPRASAD	,MR VAIBHAV A VYAS
24567	FA/4907/2008	10/10/2008	MOHAMMADHARUN ABDULREHMAN SHEIKH,	MR ASHOK N PARMAR	MIRADMIYA MEERSABMIYA MALEK,RAMESHBHAI CHHUNIBHAI DABGAR,NATIONAL INDIA INSURANCE CO LTD	
24568	FA/4908/2008	08/09/2009	KAMLESH SHIVSHANKAR PATHAK,	(MR BP MUNSHI)	BIJOYA BHAVESHCNAD DUTT,	MR SM SHUKLA
24569	FA/4909/2008	22/12/2008	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	MINOR RITABEN RAVJIBHAI VAGHRITHRO FATHER & GUARDIAN-RAVJI-,MAHENDRABHAI DEVUBHAI LAVDHARIYA	
24570	FA/4910/2008	13/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMJUBEN KOHYAJI KHANT,	
24571	FA/4911/2008	13/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARUNKUMAR RAVJIBHAI PATEL,	

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24572	FA/4912/2008	13/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANAJI JIRAJI,	
24573	FA/4913/2008	13/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTBEN VAKHATSANG,MOHBATSINH VAKHATSING	
24574	FA/4914/2008	13/10/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI KODARBHAI,	
24575	FA/4915/2008	13/10/2008	JAYDIP UDAYRAM GADHVI PROP. OF UDAY ENTERPRISE,	MS SONAL D VYAS	UNION OF INDIA THROUGH,GARISON ENGINEER (ARMY)	
24576	FA/4916/2008	21/03/2014	A.M.C.,	MS JIRGA D JHAVERI	UDAYAN VRAJLAL MEHTA,	RULE SERVED
24577	FA/4917/2008	13/10/2008	UNION OF INDIA THROUGH GENERAL MANAGER,MANAGER WESTERN RAILWAY	MR MUKESH A PATEL	RAMBHAI PALABHAI GHUGHELA SINCE DECD. THROUGH HEIRS,RUDIBEN RAMBHAI GHUGHELA,GITABEN RAMBHAI GHUGHELA,CHANDULAL RAMBHAI GHUGHELA,RAJESH RAMBHAI GHUGHELA,NARANBHAI GHELABHAI KATARIYA,NEW INDIA INSURANCE CO LTD	,MR NITIN M AMIN,MR SHALIN N MEHTA
24578	FA/4918/2008	13/10/2008	UNION OF INDIA THROUGH GENERAL MANAGER,MANAGER WESTERN RAILWAY	MR MUKESH A PATEL	MANSUKHBHAI NARANBHAI KATARIA,NARANBHAI GHELABHAI KATARIYA,NEW INDIA INSURANCE CO LTD	,MR NITIN M AMIN,MR SHALIN N MEHTA
24579	FA/4919/2008	13/10/2008	UNION OF INDIA THROUGH GENERAL MANAGER,MANAGER WESTERN RAILWAY	MR MUKESH A PATEL	HARESHBHAI BHOJABHAI,NARANBHAI GHELABHAI KATARIYA,NEW INDIA INSURANCE CO LTD	,MR NITIN M AMIN,MR SHALIN N MEHTA
24580	FA/4920/2008	13/10/2008	UNION OF INDIA THROUGH GENERAL MANAGER,MANAGER WESTERN RAILWAY	MR MUKESH A PATEL	ASHWIN SOMABHAIDING THROUGH HIS FATHER,NARANBHAI GHELABHAI KATARIYA,NEW INDIA INSURANCE CO LTD	,MR NITIN M AMIN,MR SHALIN N MEHTA
24581	FA/4921/2008	15/10/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	BHIMSING BHAILA NAYAK,BAI DHANI BHIMASING NAYAK,JUVSANSING RAMSING PARMAR,MELABHAI .B. BAHRVAD	,(MR SK BUKHARI)
24582	FA/4922/2008	15/10/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	KABHAI FATA NAYAK,SHANTABEN FATA NAYAK,JUVSANSING RAMSING PARMAR,MELABHAI .B. BAHRVAD	,(MR SK BUKHARI)
24583	FA/4923/2008	15/10/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	ALKESH RAMANBHAI PARMAR (MINOR),BACHUBHAI BHAGALBHAI PARMAR,FULIBEN BACHUBEN PARMAR,JUVSANSING RAMSING PARMAR,MELABHAI .B. BHARVAD	
24584	FA/4924/2008	15/10/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	PUNA BHAYAL NAYAK,BAI VEST PUNA NAYAK,JUVSANSING RAMSING PARMAR,MELABHAI .B. BAHRVAD	,(MR SK BUKHARI)
24585	FA/4925/2008	15/10/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	ALKESH RAMANBHAI PARMAR (MINOR),BACHUBHAI BHAGALBHAI PARMAR,FULIBEN BACHUBEN PARMAR,JUVSANSING RAMSING PARMAR,MELABHAI .B. BHARVAD	
24586	FA/4926/2008	15/10/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	BHIMSING BHAILA NAYAK,BAI DHANI BHIMASING NAYAK,SANIBEN W/O LALJI BHIMSING NAYAK,NARMADABEN NAYAK (MINOR),DEVILALJI NAYAK (MINOR) KAROLI,,JUVSANSING RAMSING PARMAR,MELABHAI .B. BHARVAD	,(MR SK BUKHARI)
24587	FA/4930/2008	30/04/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	NAYANBEN A TRIVEDI,	DS AFF.NOT FILED (R)
24588	FA/4931/2008	13/11/2008	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	ASHOK ATMARAM PATEL,	MR DHAVAL M BAROT
24589	FA/4932/2008	10/07/2017	RINKUBEN PRASADPURI GOSAI,HARSHADPURI RAMANPURI GOSAI,ILABEN HARSHADPURI GOSAI	MR GAJENDRA P BAGHEL, (CHETANKUMAR K SHAH)	ARVINDKUMAR ANDARSINH PARMAR,LALGAR HIMATGAR GOSAI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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24590	FA/4933/2008	22/03/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH KAVERI CORPORATION,	MR SHALIN N MEHTA	BAVCHANDBHAI KALUBHAI SINCE DECD. THROUGH HEIRS,ZAMAKBEN BAVCHANDBHAI,LALJIBHAI BAVCHANDBHAI MINOR,VINUBEN BAVCHANDBHAI MINOR,BAVKUBHAI NAJABHAI MANJARIYA,G S R T C,LAKHUBHAI NAJABHAI,VIKRAMBHAI ABHALBHAI	,RULE SERVED,DS AFF.NOT FILED (R),MR RITURAJ M MEENA
24591	FA/4936/2008	03/11/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SHARIFABEN BABUBHAI DESAI,	MR MTM HAKIM
24592	FA/4937/2008	11/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	PARAS TRADING CORPORATION,	RULE SERVED
24593	FA/4938/2008	21/10/2008	MAHANT GHANSHYAMDASJI GURURAMDUTTDASJI @ MAHANT,	MR MAHESH BHAVSAR	JOINT CHARITY COMMISSIONER OFFICE OF THE JOINT CHARITY,RAVJIBHAI SHANABHAI PATEL,THAKORBHAI PASHOTTAMBHAI PATEL,JAYANTIBHAI FAKIRBHAI PATEL,HARIKRUSHNA DAHYABHAI PATEL,PATEL VITHTHALBHAI DAHYABHAI,SUDHANSINH UDESINH SODHA - PARMAR,JUVANSINH SHANABHAI DABHI,CHHATRASINH DHULABHAI CHAUHAN	
24594	FA/4939/2008	21/11/2019	NANJIBEN JAGUBHAI RATHWA,LOTIYABHAI BHUKHLABHAI RATHWA,GULIBEN LOTIYABHAI RATHWA	MR.HIREN M MODI	RAIJIBHAI PUJABHAI CHAWDA,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
24595	FA/4940/2008	21/11/2019	TEJALBEN LASANIYABHAI RATHWA,SIDIYABBHAI LASANIYABHAI RATHWA,JAMBUDIBEN BHOTIYABHAI RATHWA	MR.HIREN M MODI	RAIJIBHAI PUJABHAI CHAWDA,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
24596	FA/4941/2008	15/10/2008	VISHNUDUTT MADHAVLAL SUTHAR,	MR V B MALIK	JAYKUMAR JAIN M/S PARASMANI ROADLINES PVT,NEW INDIA INSURANCE CO LTD,MUMTAZBEN ABDUL HAMID MANWA,UNITED INDIA INSURANCE CO LTD	
24597	FA/4942/2008	23/10/2018	ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	PRATHAVISINGH DIRTARRAM SAINI F/O DECD. KULDEEPSING P. SAINI,SURENDRA MAHAVIR JAT,VIKAS JAYBHAGWAN	RULE UNSERVED,UNSERVED EXPIRED (R),MR UM SHASTRI
24598	FA/4945/2008	29/03/2019	SALIM HUSENBHAI MALEK,	MR. YOGENDRA THAKORE	THAKOR GHALAJI SOMAJI OWNER OF RICKSHAW,THE UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR VIBHUTI NANAVATI
24599	FA/4946/2008	16/10/2008	NEW INDIA ASSURANCE CO LTD,	MR NAGESH C SOOD	DAHYABHAI GANESHBHAI FINAVA SINCE DECD. THROUGH HEIRS,FULIBEN DAHYABHAI,JAYWANTBHAI DAHYABHAI,VIJAYBHAI DAHYABHAI,G S R T C THROUGH DIVISIONAL MANAGER,PRAVANBHAI MAGANBHAI MALVIYA	
24600	FA/4947/2008	22/03/2012	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	DIPAKBHAI LAXMANBHAI JADAV SINCE DECD. THROUGH HEIRS,LAXMANBHAI TEJABHAI JADAV,JAYABEN LAXMANBHAI JADAV,RAMANBHAI POPATBHAI BARIYA	,RULE SERVED BY DS,MR.HIREN M MODI
24601	FA/4948/2008	22/03/2012	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	NARESHBHAI RAMANBHAI BARIYA SINCE DECD. THROUGH HEIRS,BHANUBEN NARESHBHAI BARIYA,SAVITABEN RAMANBHAI BARIYA,RAMANBHAI POPATBHAI BARIYA	,RULE SERVED,RULE SERVED BY DS,MR.HIREN M MODI
24602	FA/4951/2008	29/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	ARVIND ALIAS ASHWIN HARSUKHBHAI PARMAR DECEASED,HARSUKHBHAI POPATBHAI,BHAVNABEN HARSUKHBHAI,MINOR PANKAJ HARSUKHBHAI,POPATBHAI VIRJIBHAI PATEL,THE NEW INDIA ASSURANCE CO LTD,DILIPBHAI CHHAGANBHAI KALADIYA	,RULE SERVED,RULE UNSERVED,MR VASANTS SHAH

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24603	FA/4953/2008	30/03/2009	STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. ISHWARBHAI LAXMIDAS,PARAGBHAI ISHWARBHAI,KIRITBHAI ISHWARBHAI,SONABEN ISHWARBHAI SINCE DIED HIS LEGAL HEIRS,JASODABEN BHAILALBHAI,JYOTIKABEN DSAHRATBHAI	
24604	FA/4954/2008	16/10/2008	NEW INDIA ASSURANCE CO LTD.,	MR KV GADHIA	KARSAN RAMABHAI RABARI,KARSAN MANGAL RABARI	,(MR SURESHM SHAH)
24605	FA/4955/2008	16/01/2009	ORIENTAL INSURANCE COMPANY LTDTHROUGH MANAGER,	MR VASANTS SHAH	PREMSINH FATEHSINH JODDHA,USHAKUNVARBA PREMISINH F JODDHA,KAMLESHKUMAR PUNJABHAI PATEL,JODDHA INDRARAJSINH JAGENDRASINH	(MR SAMIR J DAVE)
24606	FA/4956/2008	22/12/2008	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ABDULHANIF KADARBHAI SAIYED,THAKOR VINUBHAI ISHWARBHAI,PRATIBHA TRANSPORT PVT. LTD.	
24607	FA/4957/2008	16/03/2016	GOPALBHAI KEHAVRAO SANT,	MR AMIT C NANAVATI	JAGDISHBHAI MANUBHAI PATEL,THR UNITED INDIA INS. CO. LTD.,MANUBHAI CHATURBHAI PATEL	MR DEEPAK V PATEL,MS HINA DESAI,MS NAYANA M PATEL
24608	FA/4959/2008	17/09/2013	ORIENTAL INSURANCE COMPANY LIMITED,	(MR SN SINHA)	BAHADURSINH ABHESINH SINCE DECD. THROUGH HEIR,MAJIRAJBA BAHADURSINH,PURIBA ABHESINH ZALA,RAJPUT JETHALAL LAXMANBHAI,MOHANLAL D THAKKAR PARTNER OF HARISIDDHI & CO.,DALUBHAI MURADBHAI SHAIKH,RAJESHBHAI RAGHAVJIBHAI AYAR,NATIONAL INSURANCE COMPANY LTD,BARKATBHAI AHMADBHAI SAIYED,AMARSANG BHAIBHAI,NEW INDIA ASSURANCE COMPANY LTD	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR VASANTS SHAH,MR NAGESH C SOOD,(MR NIKHIL S KARIEL),MRS PURVA R BHATT
24609	FA/4965/2008	16/04/2013	DASHARIABHAI BHAILALBHAI RATHAWA,VINABEN DASHARIABHAI RATHAWA	MR DN PANDYA	ANWARBHAI FAKIR MOHMED PATHAN,PREMKISHORE RADHAVALLABH AGARWAL,NATIONAL INSURANCE CO. LTD.,ASHWINKUMAR BHAGWANDAS PRAJAPATI,ASHOKKUMAR NAMDEV JAVLE,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,DS AFF.NOT FILED (R),MR KK NAIR,MS LILU K BHAYA
24610	FA/4966/2008	16/04/2013	DASHARIABHAI BHAILALBHAI RATHAWA,	MR DN PANDYA	ANWARBHAI FAKIR MOHMED PATHAN,PREMKISHORE RADHAVALLABH AGARWAL,NATIONAL INSURANCE CO. LTD.,ASHWINKUMAR BHAGWANDAS PRAJAPATI,ASHOKKUMAR NAMDEV JAVLE,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,DS AFF.NOT FILED (R),MR KK NAIR,MS LILU K BHAYA
24611	FA/4967/2008	16/04/2013	MANJULABEN HARSIBHAI RATHAWA,	MR DN PANDYA	ANWARBHAI FAKIR MOHMED PATHAN,PREMKISHORE RADHAVALLABH AGARWAL,NATIONAL INSURANCE CO. LTD.,ASHWINKUMAR BHAGWANDAS PRAJAPATI,ASHOKKUMAR NAMDEV JAVLE,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,DS AFF.NOT FILED (R),MR KK NAIR,MS LILU K BHAYA
24612	FA/4969/2008	09/04/2009	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	NOGHABHAI DUNGARBHAI PARMAR,FATEHSINH LALUBHA JADEJA	,(MR BS BRAHMBHATT)
24613	FA/4971/2008	17/10/2008	ANAWARBHAI SHOBDARKHAN JALWANI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	DILIPKUMAR AMARSHIBHAI PADIA,NATIONAL INSURANCE CO LTD	
24614	FA/4972/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	NAYNABEN KIRANBHAI BHAVSAR,	MR NISHITH P THAKKAR
24615	FA/4973/2008	15/04/2019	POOJA VIJAY BINDRANI D/O KUNDOMA JHAMATMAL,	(MR ANAND L SHARMA)	VIJAY PRITAMBAS BINDRANI,	MR RAJESH K KANANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24616	FA/4974/2008	29/07/2013	PATEL SURESHBHAI DEVJIBHAI,PATEL GIRISHBHAI DEVJIBHAI	MR DN PANDYA	RAMANBHAI @ MAHESHBHAI DAHYABHAI VASAVA,NIKHIL VIRENDRA GUPTA,UNITED INDIA INSURANCE CO. LTD	SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
24617	FA/4975/2008	29/07/2013	PATEL SURESHBHAI DEVJIBHAI,PATEL ANITABEN SURESHBHAI	MR DN PANDYA	RAMANBHAI @ MAHESHBHAI DAHYABHAI VASAVA,NIKHIL VIRENDRA GUPTA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R)
24618	FA/4976/2008	29/07/2013	PATEL SURESHBHAI DEVJIBHAI,	MR DN PANDYA	RAMANBHAI @ MAHESHBHAI DAHYABHAI VASAVA,NIKHIL VIRENDRA GUPTA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R)
24619	FA/4979/2008	22/06/2015	GENERAL MANAGER- OIL AND NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	CHAVDA JASVANTSINH KALUSINH,CHAVDA ISHWARSINH CHHAGUSINH HEIR OF DECD.CHAVDA KALUSINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24620	FA/4980/2008	22/06/2015	GENERAL MANAGER- OIL AND NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL BABUBHAI ISHWARBHAI SINCE DECD THROUGH HIS HEIRS AND LEGAL REPRESENTATIVES,DAHIBEN WD/O.BABUBHAI ISHVARBHAI PATEL,PRAKASHBHAI S/O. BABUBHAI ISHVARBHAI PATEL,RAKESHBHAI S/O. BABUBHAI ISHVARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
24621	FA/4981/2008	22/06/2015	GENERAL MANAGER- OIL AND NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL VINODKUMAR KANTILAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24622	FA/4982/2008	22/06/2015	GENERAL MANAGER- OIL AND NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL BABUBHAI ISHWARBHAI SINCE DECEASED THROUGHHISHEIRSAND LEGALREPRESENTATIVES,DAHIBEN WD/O.BABUBHAI ISHVARBHAI PATEL,PRAKASHBHAI S/O. BABUBHAI ISHVARBHAI PATEL,RAKESHBHAIS/O.BABUBHAI ISHVARBHAI PATEL,PATEL MANIBHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
24623	FA/4983/2008	22/06/2015	GENERAL MANAGER- OIL AND NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL VISHNUBHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24624	FA/4984/2008	22/06/2015	GENERAL MANAGER- OIL AND NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PATEL AMRUTLAL GOBARJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24625	FA/4985/2008	16/04/2010	NAVNEEN PROJECTS LTD,NAVIN KOHLI (M.D.) NAVEEN PROJECTS LTD	MR HASIT DAVE	LALIT K PATEL PROPRIETOR LALA SANITARY WARES,	
24626	FA/4987/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KARSHANJI ATAJI,	
24627	FA/4988/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR ABHESING VISAJI,THAKOR WAGHAJI VISAJI,THAKOR PRAHLADJI VISAJI,THAKOR MOTIBEN WD/O CHANDUJI VISAJI	
24628	FA/4989/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. ALAMKHAN DARIYAKHAN,FATMABIBI WD/O ALAMKHAN,ALEFKHAN ALAMKHAN,BAHELOTKHAN ALAMKHAN,NASIRKHAN ALAMKHAN,JIVANKHAN DARIYAKHAN PATHAN,HEIRS OF DECD. NOORKHAN JAINKHAN,SHAMBAI WD/O NOORKHAN JAINKHAN,NOORKHAN AYUBKHAN,IBRAHIMKHAN NOORKHAN,SHABEDKHAN NOORKHAN,SHARUKHKHAN NOORKHAN	
24629	FA/4990/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI NATHAJI,	
24630	FA/4991/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI NATHAJI,THAKOR KHODAJI FATAJI DECD. THRO' HEIRS,SEJIBEN KHODAJI,MENABEN KHODAJI	
24631	FA/4992/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR MANAJI MOHANJI DECD. RAYSANGJI MANAJI,VISHNUJI RAYSANGJI MANAJI,AMRATJI RAYSANGJI MANAJI,MUKESHJI RAYSANGJI MANAJI,CHATURBEN WD/O OF RAYSNAGJI MANAJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24632	FA/4993/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR CHANDU- BEN RAMAJI,BHAVANJI RAMJI,BALDEVJI RAMAJI,UMEDJI RAMJI,BHAGAJI KHODAJI,HERIS OF DECD. SAGRAJI UGRAJI,RUPSANGJI SAGRAMJI,SURSANG SAGARMAJI,GOVINDJI SAGRAMJI,BALDAVJI SAGRAMJI,SHAKRAJI SAGRAMJI,KAMUBEN SAGRAMJI,HEIRS OF NATHIBEN PASHABHAI,KHODABHAI MAGANBHAI,LAXMANBHAI ISHABHAI,BHALABHAI KARSHANBHAI,DHANABHAI KARSHANBHAI,PUNJIBEN WD/O KARSHANBHAI TALSHIBHAI,PARTAPJI GANDAJI	
24633	FA/4994/2008	20/10/2008	STATE OF GUJARAT THROUGH: SECRETARY,SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI KHODABHAI MAGANBHAI HEIRS OF DECD. NATHIBEN PASHA-,BHULABHAI KARSHANBHAI HEIR OF NATHIBEN PASHABHAI,LAXMANBHAI ISHWARBHAI HEIRS OF NATHIBEN PASHABHAI,NATHIBEN WD/O PASHABHAI HEIRS,DHANABHAI KARSANBHAI,PUJIBEN KARSHANBHAI WD/O KARSHANBHAI TALSHIBHAI	
24634	FA/4995/2008	02/09/2015	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	HOTCHAND PARMANAND MOTI RAMANI,	MR YH MOTIRAMANI
24635	FA/4997/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	KULSUMBIBI MOHAMMEDBHAI,	MR NISHITH P THAKKAR
24636	FA/4998/2008	21/12/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MUKUND V. CHOKSI,	MR JIGAR M PATEL
24637	FA/4999/2008	03/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	JADAVJI G SHAH,	RULE SERVED BY DS
24638	FA/5000/2008	09/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	BHAVESHKUMAR PATEL,	DS AFF.NOT FILED (R)
24639	FA/5001/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	KIRANBHAI R. BHAVSAR (HUF),	MR NISHITH P THAKKAR
24640	FA/5002/2008	16/03/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MAHESHBHAI PATEL - HARIHAR CORPORATION,	MR NEHAL R JOSHI
24641	FA/5003/2008	11/06/2013	A MC THROUGH MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	SANJAY BIHARILAL MODI,	MR NISHITH P THAKKAR
24642	FA/5004/2008	30/07/2012	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	NARANBHAI R. PATEL,	MR JIGAR M PATEL
24643	FA/5006/2008	08/12/2017	ATUL MANUBHAI DESAI,	MR AMIT V THAKKAR	KILIABHAI M VASAVA,HARISHBHAI CHHAGANBHAI KALSARIYA,UNITED INDIA INSURANCE CO LTD	MS HINA DESAI,MR DHAVAL N VAKIL
24644	FA/5007/2008	20/10/2008	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	GITABEN RAMESHBHAI GOHEL,ANKITBHAI RAMESHBHAI GOHEL MINOR,MIHIRKUMAR RAMESHBHAI GOHEL MINOR,KANUBHAI PUNJABHAI GOHEL	
24645	FA/5010/2008	22/12/2008	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	AMRUTLAL RANCHHODBHAI PARMAR,	
24646	FA/5012/2008	05/08/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	HOCHAND PARMANAND MOTI RAMANI,	MR YH MOTIRAMANI
24647	FA/5013/2008	11/06/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SATISH BALDEVBHAI RATHOD C/O KAUSHAL INDUSTRIES,	RULE SERVED
24648	FA/5015/2008	22/10/2008	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR AJAY R MEHTA	RUPSING PUNABHAI DABHI SINCE DECD. THROUGH HEIRS,SONIBEN RUPSING DABHI,SHOBHNABEN RUPSING DABHI MINOR,VIKRAMBHAI RUPSING DABHI MINOR,SUDHABEN RUPSING DABHI MINOR,GEETABEN RUPSING DABHI MINOR,NINABEN RUPSING DABHI MINOR,JUWANBHAI PUNABHAI DABHI	
24649	FA/5016/2008	07/02/2013	BLUE DIAMOND OXYGEN PVT LTD,	MR C B UPADHYAYA	G E B - PRESENTLY P G V C L,	MR DIPAK R DAVE
24650	FA/5017/2008	25/03/2009	IFFCO-TOKIO GEN. INS.CO. LTD.,,	MR AJAY R MEHTA	SHANTIJI CHHAGANJI THAKORE SINCE DECD. THROUGH HEIRS,TARABEN SHANTIJI THAKORE,BHARAT SHANTIJI THAKORE,BHAVABHAI SHANTIJI THAKORE MINOR,AJMALBHAI SHANTIJI THAKORE MINOR,SANJAY SHANTIJI THAKORE MINOR,ANANDIBEN SHANTIJI THAKORE MINOR,CHAUHAN PARJIJI BABUJI,VAGHELA PADJI NARSANGJI,BAJAJ ALLIANZ INSURANCE CO LTD	

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24651	FA/5018/2008	13/04/2009	JUNAGADH AGRICULTURAL UNIVERSITY THROUGH,	MR DG CHAUHAN	NARENDRABHAI CHHAGANBHAI SOLANKI,CENTRAL INVESTIGATION AND SECURITY SERVICES PVT LTD	
24652	FA/5019/2008	09/07/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SATISH BALDEVBHAI RATHOD C/O. KAUSHAL INDUSTRIES,	RULE SERVED
24653	FA/5020/2008	07/07/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	JAYANTILAL GANESHMAL SHAH,	MR GAURANG K PATEL
24654	FA/5021/2008	05/03/2009	IFFCO TOKIO GENERAL INSURANCE CO. LIMITED,	MR AJAY R MEHTA	JIVIBEN KESHAVLAL PATEL SINCE DECD.THRO HER HEIRS,RAMESH KESHAVLAL PATEL,SUDHABEN KESHAVLAL PATEL,CHANDULAL SHANKARJI THAKORE,SOLANKI KANUBHA MOTISINGH	
24655	FA/5022/2008	05/03/2009	IFFCO TOKIO GENERAL INSURANCE CO. LIMITED,	MR AJAY R MEHTA	KAILASBEN RAMESHBHAI PATEL,CHANDULAL SHANKARJI THAKORE,SOLANKI KANUBHA MOTISINGH	
24656	FA/5023/2008	22/10/2008	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	RAJESHKUMAR BALSANGJI THAKOR,SANJAYKUMAR PRAKASHKUMAR PRAJAPATI,BHARATKUMAR KANTILAL SHAH	
24657	FA/5029/2008	08/03/2016	MANSURBHAI SHAIKH ABDULBHAI PHOTAWALA,ZEHRABEN MANSURBHAI PHOTAWALA (MOTHER OF DECEASED),SALMABEN ISMAILBHAI PHOTAWALA,AMMAR ISMAILBHAI PHOTAWALA,ZELAM ISMAILBHAI PHOTAWALA	MR HARSHIT S TOLIA	SATTAR ISSAR AAGVAN,ORIENTAL INSURANCE CO LTD	RULE SERVED BY DS,MR DAKSHESH MEHTA
24658	FA/5030/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHINABHAI BHIKHABHAI,	MR VIMAL M PATEL
24659	FA/5031/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI JIVABHAI,	MR VIMAL M PATEL
24660	FA/5032/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI PITHABHAI HARIJAN SINCE DIED HIS LEGAL HEIRS,DEVUBEN WD/O BHIMABHAI,KARSHAN BHIMA,GOVIND BHIMA,KUMBBHA BHIMA,BHANI BHIMA,JANU BHIMA,LAXMI BHIMA	,RULE SERVED,MR VIMAL M PATEL
24661	FA/5033/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VEJIBEN BHANABHAI SINCE DECD. THRO' DUDABHAI BHANABHAI,	MR VIMAL M PATEL
24662	FA/5034/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI BHIKHABHAI,	MR VIMAL M PATEL
24663	FA/5035/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI MALAIBEN BALABHAI,	MR VIMAL M PATEL
24664	FA/5036/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI KHIMABHAI,	MR VIMAL M PATEL
24665	FA/5037/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAVANBHAI DEVABHAI,	MR VIMAL M PATEL
24666	FA/5038/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHIBEN NATHUBHAI SINCE DECD.THRO' RAJABHAI NATHUBHAI,	MR VIMAL M PATEL
24667	FA/5039/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI NARSINHBHAI,	MR NITIN M AMIN
24668	FA/5040/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI PALABHAI SINCE DECD. THRO' KARSHANBHAI RAMBHAI,	MR VIMAL M PATEL
24669	FA/5041/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VARSINGBHAI JAGMALBHAI,	MR NITIN M AMIN
24670	FA/5042/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI JAGMALBHAI,	MR NITIN M AMIN
24671	FA/5043/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOSA RANABHAI JESABHAI,	MR VIMAL M PATEL
24672	FA/5044/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAN KALABHAI SINCE DECD. THRO' GANDABHAI NARANBHAI,	RULE SERVED
24673	FA/5045/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALABHAI DANABHAI SINCE DECD. THRO' TABHABHAI DANABHAI,	MR VIMAL M PATEL

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24674	FA/5046/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI GOVINDBHAI,	MR VIMAL M PATEL
24675	FA/5047/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAJUBEN RAJABHAI,	MR VIMAL M PATEL
24676	FA/5048/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMAN RAJABHAI SINCE DECD. THRO' DINESH LAXMANBHAI,	MR VIMAL M PATEL
24677	FA/5049/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UGABHAI CHINABHAI,	MR VIMAL M PATEL
24678	FA/5050/2008	11/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI RAJABHAI DODIA,	MR NITIN M AMIN
24679	FA/5051/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI SHAMALBHAI PATEL,	MR TRILOK J PATEL
24680	FA/5052/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED CHIMANBHAI HIRABHAI PATEL,KAPILABEN CHIMANBHAI PATEL,ARVINDBHAI CHIMANBHAI PATEL,USHABEN CHIMANBHAI PATEL	MR TRILOK J PATEL
24681	FA/5053/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBHAI ISABBHAI BODIWALA,	MR TRILOK J PATEL
24682	FA/5054/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MULJIBHAI AMBALAL PATEL,JAMNABEN MULJIBHAI PATEL,JASHUBEN MULJIBHAI PATEL,GITABEN MULJIBHAI PATEL,VASANTBHAI MULJIBHAI PATEL,BHARATIBEN MULJIBHAI PATEL,KALAPANABEN MULJIBHAI PATEL	UNSERVED EXPIRED (R),MR TRILOK J PATEL
24683	FA/5055/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MOTIBHAI RANCHHODBHAI PATEL,SHARDABEN MOTIBHAI PATEL,CHIMANBHAI MOTIBHAI PATEL,SUMITRABEN MOTIBHAI PATEL	MR TRILOK J PATEL
24684	FA/5056/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI SHAMALBHAI PATEL,	MR TRILOK J PATEL
24685	FA/5057/2008	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI FULJIBHAI PATEL,	MR TRILOK J PATEL
24686	FA/5058/2008	14/10/2013	DALSUKHBHAI BHIKHABHAI VASAVA,	MR DN PANDYA	NARVAT SANABHAI RATHOD,IILYAS IBRAHIM RASULBHAI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
24687	FA/5059/2008	19/11/2008	BHAVNAGAR MUNICIPAL CORPORATION THROUGH,	MR HS MUNSHAW	BHANUBEN MAGANBHAI HAVALIA WD/O MAGANBHAI H. HAVALIA,	(MR KISHOR M PAUL)
24688	FA/5061/2008	05/02/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	BHURABHAI VASTABHAI DESAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
24689	FA/5062/2008	05/02/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	GHEMARSINGH RAMSINGH ZALA,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
24690	FA/5063/2008	05/02/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	ARVINDBHAI RANCHODBHAI PATEL AS LEGAL HEIR OF RANCHODBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
24691	FA/5064/2008	05/02/2014	THE GENERAL MANAGER,	MR AJAY R MEHTA	NAROTTAMBHAI PARSHOTTAMBHAI PATEL DECEASED THROUGH HEIRS,SHANTABEN NAROTTAMBHAI PATEL,DASHRATHBHAI NAROTTAMBHAI PATEL,CHANDRIKABEN NAROTTAMBHAI PATEL,TARABEN NAROTTAMBHAI PATEL,JYOTSNABEN NAROTTAMBHAI PATEL,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24692	FA/5065/2008	31/07/2009	ALLIBHAI MOOSA RAJAH,AMENABIBI MOOSA ISMAIL RAJAH,BEBE MAREAM MOOSA ISMAIL RAJAH,SAKINA MOOSA ISMAIL RAJAH SINCE DECD. THRO' HEIRS,OMAR FAROUK SULIMAN AKOOJEE,ZOULEKHA MOOSA ISMAIL RAJAH SINCE DECD. THRO' HEIRS,ABDULHAQ RAJAH,AYISHA MOOSA ISMAIL RAJAH,ROAKAYA MOOSA ISMAIL RAJAH SINCE DECD. THRO' HEIRS,HAZRA MOOSA ISMAIL RAJAH,HAWABIBI MOOSA ISMAIL RAJAH,FAIMA WIFE OF MOHOMED MOOSA SINCE DECD. THRO' HEIRS,AMEEN RAJAH	MR YM THAKKAR	MUKESH MOHANLA RABARI,KRISHNABHAI YADAV,HARIDAYPRASAD R. DIXIT,MOTIBHAI V. SHIYALIYA,MOTIBHAI B. MARATHI,SATNARAYAN DUKHIRAM YADAV,RANCHHODBHAI HANUMANBHAI BHADIYADARA,SURAJ BRIJRAJ DIXIT,NASWANT.M.SHAH,MADANLAL @ MANHARLAL DHARAMCHAND SHAH,IBRAHIM ISMAIL RAJAH,MALABHAI VASHRAMBHAI (BHARVAD)_,NAGABHAI DOSABHAI (BHARVAD),VEERABHAI SHAMATBHAI (BHARVAD),MOTIBHAI BIJALBHAI(BHARWAD),GABABHAI SAJANBHAI (BHARWAD)	,MR RS SANJANWALA
24693	FA/5066/2008	14/07/2015	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	HOTEL NEELKAMAL,	RULE SERVED
24694	FA/5067/2008	09/04/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	DINESHCHANDRA PREMCHAND SHAH,	DS AFF.NOT FILED (R)
24695	FA/5068/2008	11/03/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	KALYAN SAHAY MURLIDHAR SHARMA THRO' MAHESH KALYAN SAHAY,	RULE SERVED
24696	FA/5070/2008	20/08/2019	ORIENTAL INSURANCE COMPANY LTD,	MS KARUNA V RAHEVAR	PARAGI HARSHADBHAI SHAH,SHAILI HARSHADBHAI SHAH,KANCHANBEN CHAMPAKLAL SHAH,SHANKARDAN DADUBHAI GADHVI,HARISING DHANUBHAI GADHVI,KANUBHAI HARIBHAI GOHEL,UNITED INDIA INSURANCE COMPANY LTD.,AKASH CHEMICALS,UNITED INDIA INSURANCE COMPANY LTD.	,RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH,(MR MAULIK J SHELAT)
24697	FA/5071/2008	20/08/2019	ORIENTAL INSURANCE COMPANY LTD,	MS MEGHA JANI	PARAGI HARSHADBHAI SHAH,SHAILI HARSHADBHAI SHAH,KANCHANBEN CHAMPAKLAL SHAH,SHANKARDAN DADUBHAI GADHVI,HARISING DHANUBHAI GADHVI,KANUBHAI HARIBHAI GOHEL,UNITED INDIA INSURANCE COMPANY LTD.,AKASH CHEMICALS,UNITED INDIA INSURANCE COMPANY LTD.	,RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH,(MR MAULIK J SHELAT)
24698	FA/5072/2008	20/08/2019	ORIENTAL INSURANCE COMPANY LTD,	MS MEGHA JANI	SANKET SHAILESHBHAI SHAH,ANISH SHAILESHBHAI SHAH,SHANKARDAN DADUBHAI GADHVI,HARISING DHANUBHAI GADHVI,KANUBHAI HARIBHAI GADHVI,UNITED INDIA INSURANCE CO.LTD.,AKASH CHEMICALS,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH,(MR MAULIK J SHELAT)
24699	FA/5073/2008	20/08/2019	ORIENTAL INSURANCE COMPANY LTD,	MS MEGHA JANI	SANKET SHAILESHBHAI SHAH,ANISH SHAILESHBHAI SHAH,SHANKARDAN DADUBHAI GADHVI,HARISING DHANUBHAI GADHVI,KANUBHAI HARIBHAI GOHEL,UNITED INDIA INSURANCE CO.LTD.,AKASH CHEMICALS,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH,(MR MAULIK J SHELAT)
24700	FA/5074/2008	21/10/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DHANSING CHIMABHAI RATHWA,SHAMBHUDIBEN DHANSING RATHWA,HAZIMBHAI M SHAIKH,MADHURIDEVI VIJAYPRAKASH JAISWAL	
24701	FA/5075/2008	14/12/2015	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	RATILAL CHIMANLAL SONI,RATANKAR BHASKARRAO DEVKAR	RULE SERVED,MR MOHSIN M HAKIM
24702	FA/5076/2008	10/04/2013	RAMILABEN WD/O. NATWARLAL BHAILALBHAI VANKAR,	MR DN PANDYA	RAMIBEN BHAILALBHAI VANKAR,GANPAT SANABHAI PARMAR,VISHNUBEN WD/O.GULABDAS VIRAMDAS BHARWANI,ORIETNTAL INSURANCE CO LTD,SIKANDER USMAN ANSARI DELETED CT.ORD.DT.6/10/2009,SANJAY MEHTA PROP. OF M/S SANJAY CHEMICALS,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,DELETED,SERVED BY AFFIX. (R),MS AMEEYAJNIK,MS HETABEN H SHAH,MR ARVIND K THAKUR

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24703	FA/5084/2008	10/11/2008	UNITED INDIA INSURANCE COMPANYLIMITED,	MS HINA DESAI	KAILASHBEN JITENDRABHAI PATEL,RAMANBHAI REVABHAI PATEL,HIRABEN RAMANBHAI PATEL,SHANUBHAI ISHWARBHAI PATEL,K.B. SHEIKH	,MR MTM HAKIM
24704	FA/5085/2008	22/10/2008	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	FATAJI KALAJI FULAJI ZALA,LALITABEN WIFE OF FATAJI KALAJI,BHIKHABHAI,BHAIJIBHAI RAMSINHBHAI ZALA	
24705	FA/5090/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	AKHAMBEN W/O LAXMAN HARJI PARGI,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	
24706	FA/5091/2008	31/07/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	RAJHEG HARDAR DINDOR LEGAL HEIRS OF DECD. KAMLABEN,MINOR MANISHA RAJHEG DINDOR THRO KANUDIBEN RAJHEG DINDOR,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED
24707	FA/5092/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	RAMLAL BHURABHAI TAVIAD,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	
24708	FA/5093/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	MANSING HIRABHAI TAVIAD,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	
24709	FA/5094/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	RAJHEG HARDAR DINDOR,MINOR MANISH RAJHEG DINDOR THRO KANUDIBEN RAJHEG DINDOR,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	
24710	FA/5095/2008	31/07/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	KARMABEN WD/O VALIA GARASIA BHIL LEGAL HEIRS OF DECD.,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED
24711	FA/5096/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	TOLABEN HAKABHAI GARASIA,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	
24712	FA/5097/2008	31/07/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECEASED GAUTTAMADI SANTUBHAI GARASIA,HAKABHAI RAMABHAI GARASIA BHIL,CHUNIBEN HAKABHAI GARASHIA,BHURJIBHAI HAKABHAI GARASHIA,TOLABEN HAKABHAI GARASHIA,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R)
24713	FA/5098/2008	31/07/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECEASED MINOR RAMILABEN SANTUBHAI,HAKABHAI RAMABHAI GARASIA BHIL,CHUNIBEN HAKABHAI GARASHIA,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED
24714	FA/5099/2008	31/07/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECEASED SANTUBHAI HAKABHAI GARASHIA,HAKABHAI RAMABHAI GARASHIA BHIL,CHUNIBEN HAKABHAI GARASHIA,BHURJIBHAI HAKABHAI GARASHIA,TOLABEN HAKABHAI GARASHIA,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R)
24715	FA/5100/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	KALIBEN HARJIBHAI PARGI,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	
24716	FA/5101/2008	22/10/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	AMBABEN W/O CHUNABHAI JIVABHAI TAVIAD,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	
24717	FA/5103/2008	22/10/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	RAKESH NITINBHAI KACHA,PIYUSHBHAI SHAILESHBHAI SONEJI	
24718	FA/5104/2008	22/10/2008	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RAMAIYA GOVINDBHAI CHARAN SINCE DECCD. THROUGH HEIRS,GOVINDBHAI MERAMANBHAI CHARAN,PANSARIBEN GOVINDBHAI SARAN,M K NANDA SINCE DECD. THROUGH HEIRS,NANJIBHAI M NANDA,HARISHBHAI M NANDA	
24719	FA/5105/2008	22/10/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	BHANGI KARSHANBHAI MOHANBHAI,CHAUDHARI LAVJIBHAI JETHABHAI,CHAUDHARI ABHABHAI MEDHABHAI	

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24720	FA/5106/2008	22/10/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	NANDABEN WD/O DAHYABHAI KOHYABHAI PARMAR,ATAMBHAI DAHYABHAI PARMAR,GOVINDBHAI DAHYABHAI PARMAR,SHANABHAI DHAYABHAI PARMAR,SUKHDEVBHAI DAHAYBHAI PARMAR,BALWANTBHAI DAHAYBHAI PARMAR,SHIVABHAI SAMALBHAI PATEL,IRFANBHAI NAZIRMOHMAD VOHRA	
24721	FA/5107/2008	22/10/2008	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HARSUKHBHAI MERAMANBHAI CHUDASAMA,MERAMANBHAI TAPUBHAI CHUDASAMA,SONIBEN MERAMANBHAI CHUDASAMA,MER BHIMABHAI RAMABHAI ODEDARA,DHARMENDRA JAGDISHCHANDRA VADERA,RABARI SARMANBHAI PALABHAI SHAMLA,RABARI KARSHANBHAI PALABHAI SHAMLA	
24722	FA/5108/2008	21/03/2016	THE ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYANTILAL JIVANLAL SHAH,HASUMATIBEN JAYANTILAL SHAH,BHAVANSING THAKERSING GOHIL,PARVINDSING DALVIR KAUR	RULE NOT RECD BACK,MR P P MAJMUDAR
24723	FA/5111/2008	30/12/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RABARI BALDEVBHAI MAHIJIBHAI,HARSHADKUMAR BABABHAI PARMAR,RABARI JAYRAMBHAI AUDHARBHAI	,MR JM BAROT
24724	FA/5112/2008	25/01/2019	HEIRS OF DECD. POPATBHAI BADARBHAI PARMAR,REVABEN BADARBHAI PARMAR,VINUBEN POPATBHAI PARMAR,MINOR DIPAKKUMAR POPATBHAI PARMAR,MINOR VARSHABEN POPATBHAI PARMAR	(MR BD KARIA)	JASHUBHAI BHEMABHAI PARMAR,BAKUSINH BALUSINH RATHOD,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR GM AMIN,MR ANAL S SHAH
24725	FA/5114/2008	05/03/2009	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	KANTIBHAI NATHABHAI CHAUHAN,USHABEN KANTIBHAI CHAUHAN,V RAGHURAMAN,ROYAL SUNDARAM GENERAL INSURANCE COMPANY,SUSHILABEN SURESHBHAI CHAUHAN	
24726	FA/5116/2008	30/03/2016	TARLABEN NAVALSINH HATHILA,	MR MM TIRMIZI	NARENDRASINH JADEJA,GUJARAT STATE ROAD TRANSPORT,NAVALSINH HIRABHAI HATHILA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR HS MUNSHAW
24727	FA/5118/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED BHANABHAI TAPUBHAI,POPATBHAI BHANABHAI,BHIMABHAI BHANABHAI,LAKHMANBHAI BHANABHAI,PANCHABHAI BHANABHAI,SARDULBHAI BHANABHAI,NARANBHAI BHANABHAI,RANJITBHAI BHANABHAI,JIVUBEN BHANABHAI,WIDOW OF KADVIBEN BHANABHAI	,MR NITIN M AMIN
24728	FA/5119/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRJIBHAI KANJIBHAI,JAYANTILAL KANJIBHAI	MR NITIN M AMIN
24729	FA/5120/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED GIGABHAI DEVJIBHAI,BHIKHUBHAI GIGABHAI,DHIRAJLAL GIGABHAI	,MR NITIN M AMIN
24730	FA/5121/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI JIVABHAI,RAMBHAI JIVABHAI	,MR NITIN M AMIN
24731	FA/5122/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. RAMJIBHAI KALABHAI,HARILAL RAMJIBHAI,RAMESHBHAI RAMJIBHAI,AMRUTLAL RAMJIBHAI,HASMUKHBHAI RAMJIBHAI	,MR NITIN M AMIN

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24732	FA/5123/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. HIRABHAI JIVABHAI,PARSOTTAMBHAI HIRABHAI,BHAGWANBHAI HIRABHAI,VITHALBHAI HIRABHAI,BACHUBHAI HIRABHAI,HARESHBHAI HIRABHAI,KANCHANBEN HIRABHAI,KANTABEN HIRABHAI,LILABEN HIRABHAI,NARMADABEN HIRABHAI,INDUBEN HIRABHAI,HEIRS OF DECD. WIDOW MANIBEN HIRABHAI,INDUBEN HIRABHAI,PARSHOTTAMBHAI HIRABHAI,BHAGWANBHAI HIRABHAI,VITHALBHAI HIRABHAI,BACHUBHAI HIRABHAI,HARESHBHAI HIRABHAI,KANCHANBEN HIRABHAI,KANTABEN HIRABHAI,LILABEN HIRABHAI,NARMADABEN HIRABHAI,GAURISHANKAR HARJIBHAI,NANDLAL HARJIBHAI,MOHANLAL HARJIBHAI,KAPILBHAI HARJIBHAI,DAXABEN HARJIBHAI,HEIRS OF DECD. WIDOW JANBAI @ SHANTABEN HARJIBHAI,GAURISHANKAR HARJIBHAI,NANDLAL HARJIBHAI,MOHANLAL HARJIBHAI,KAPILBHAI HARJIBHAI,DAXABEN HARJIBHAI	,MR NITIN M AMIN
24733	FA/5124/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI RAMBHAI,	
24734	FA/5125/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI KALYANBHAI,	MR NITIN M AMIN
24735	FA/5126/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI JIVABHAI,RAMBHAI JIVABHAI	,MR NITIN M AMIN
24736	FA/5127/2008	12/02/2014	THAKOR JIVANJI SOMAJI,	MR DEVENDRA A PATEL	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	RULE SERVED
24737	FA/5128/2008	11/12/2013	G S R T C,	MR HARDIK C RAWAL	HANSABEN WD/O RAMESHBHAI GIRDHARBHAI BAROT,SUSHMABEN D/O RAMESHBHAI BAROT,PREETIBEN D/O RAMESHBHAI BAROT,RACHNABEN D/O RAMESHBHAI BAROT,RITESHKUMAR S/O RAMESHBHAI BAROT,GIRDHARBHAI DAMODARBHAI BAROT DELETED AS PER COURT ORDER,JETHIBEN WD/O GIRDHARBHAI DAMODARBHAI BAROT,AZIMUDDIN SAMSUDDIN HAJI	DELETED,RULE SERVED,MR JV JAPEE
24738	FA/5129/2008	22/10/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	BASHIR ABUMIYA MUNISH SINCE DECD. THROUGH HEIRS,SHAMIMBEN MOHAMMED BASHIR MUNISHI,MARIYAMBEN MOHAMMED BASHIR MUNSHI,MOHAMMED KAIYYUM MOHAMMED BASHIR MUNSHI,AMINABAI ABUMIYA MUNSHI,REHTAMULLA NURMOHAMMED	
24739	FA/5130/2008	22/10/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	SUMAR HAJI HINGORA,JULEKHA SUMAR HINGORA,REHTAMULLA NURMOHAMMED	
24740	FA/5131/2008	22/10/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	RAFIQSA ABUSA MUNSHI,REHTAMULLA NURMOHAMMED	
24741	FA/5133/2008	21/10/2019	CHAUHAN DHARMARAJSINGH BEJNATHSINGH,RAJKUMARI DHARAMRAJSINGH CHAUHAN,JULIBEN DHARAMRAJSINGH CHAUHAN,SONALBEN DHARAMRAJSINH CHAUHAN,ANILBHAI DHARAMRAJSINH CHAUHAN,SHIVKUMARSINGH DHARAMSINGH CHAUHAN,GAYATRIBEN DHARAMSINGH CHAUHAN	MR VILAV K BHATIA	DINESHKUMAR RASIKLAL,SHIVCHARANSINGH GYANSINGH YADAV,UNITES INDIA INSURANCE CO. LTD,BALWANTBHAI SOMABHAI,PRANAV ROADWAYS PROPRIETOR PREMILABEN.R.AMIN,NEW INDIA INSURANCE CO. LTD	DISMISSED FOR NON PROSECUTION,RULE SERVED,DS AFF.NOT FILED (R),MR HEMANT S SHAH,MS HINA DESAI
24742	FA/5134/2008	23/10/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	AIYUBBHAI SIDIQBHAI MALEK SINCE DECD. THROUGH HEIRS,SIDIQBHAI MAMUNABHAI MALEK,JENAMBEN SIDIQBHAI MALEK,RAMABHAI DEVABHAI AHIR,FRONTLINE TRANSPORT LTD,JAYADBHAI HUSENBHAI HAMID MUNSHI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24743	FA/5135/2008	23/10/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	IQBALBHAI ALARAKHABHAI MALEK,RAMABHAI DEVABHAI AHIR,FRONTLINE TRANSPORT LTD,JAYADBHAI HUSENBHAI HAMID MUNSHI	
24744	FA/5136/2008	18/10/2013	SUDHABEN WD/O. PRAVINBHAI MOTIBHAI PATEL,BHAVINKUMAR PRAVINBHAI PATEL,UJALABEN PRAVINBHAI PATEL	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	VIPULBHAI HASMUKHBHAI PATEL,NATIONAL INSURANCE CO. LTD.,PRAVINSINH GAMBHIRSINH CHUDASAMA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA
24745	FA/5137/2008	17/12/2015	RAMESHBHAI RAMANBHAI HALPATI,	MR R E VARIAVA	DINESH HIRALAL YADAV,CHHOTALAL HIRALAL YADAV,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
24746	FA/5138/2008	27/09/2013	GITABEN PRAVINCHANDRA UPADHYAYWIDOW OF PRAVINCHANDRA NANALAL,NIKUNJ PRAVINCHANDRA UPADHYAY SON OF DECD. PRAVINCHANDRA N.,KALPESHKUMAR PRAVINCHANDRA UPADHYAY. SON OF PRAVINCHANDRA N.	MS MITA S PANCHAL	MANGALSINH VAJUBHAI PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,MEC A. LIGHT INDUSTRIES,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR HS MUNSHAW,MR SANDIP C SHAH
24747	FA/5139/2008	20/11/2008	RAVJIBHAI JIVRAJBHAI,	MR DEEP D VYAS	HIRABHAI BHIMABHAI,RAMDEV FOUNDRIES,NATIONAL INSURANCE CO LTD	
24748	FA/5141/2008	14/03/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MINAKUMARI WD/O RANJITSINH JUGAJI VAGHELA,PRIYA RANJITSINH VAGHELA,HEMENDRA RANJITSINH VAGHELA,JINAL CHEMICALS PVT LTD,DAHYABHAI BABUBHAI CHAUDHARI,UNITED INDIA INSURANCE CO LTD	RULE SERVED BY DS,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR.HIREN M MODI
24749	FA/5142/2008	01/04/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	REVABAI BHAISHANKAR SOLICITOR,	RULE NOT RECD BACK,MR DAKSHESH MEHTA
24750	FA/5143/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	KIRANBHAI R. BHAVSAR (HUF),	MR NISHITH P THAKKAR
24751	FA/5144/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	ASHABEN KSHATRIYA,	MR NISHITH P THAKKAR
24752	FA/5145/2008	25/06/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MEMGRON CHEMI DYES PVT LTD THRO' DIRECTOR,	MR DEVARSHI C SHAH
24753	FA/5146/2008	14/12/2015	FATMABIBI WIDOW OF LATE SALIMKHAN YASINKHAN PATHAN,MINOR ASMABANU DAUGHTER OF SALIMKHAN YASINKHAN PATHAN,MINOR FAJIYABANU DAUGTHER OF SALIMKHAN PATHAN,MINOR SAMIYABANU DAUGHTER OF SALIMKHAN YASINKHAN PATHAN,BADRUNNISA WIFE OF YASINKHAN KADARKHAN PATHAN	(MR SK BUKHARI)	MANSURI SAKIRBHAI DAUDBHAI,VOHRA IMTIYAZBHAI ISMAILBHAI,NATIONAL INSURANCE CO. LTD.,G S R T C	RULE SERVED,MR AM PAREKH
24754	FA/5147/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	KANCHENBEN GHANSHYAMBHAI RATHOD,	MR NISHITH P THAKKAR
24755	FA/5148/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	PRASAD MACINERY PVT.LTD.,	MR NISHITH P THAKKAR
24756	FA/5150/2008	24/10/2008	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,	MR SHALIN N MEHTA	MEGHALBEN ARVINDBHAI PATEL,BAKABHAI @ VINUBHAI PUNAMBHAI PARMAR,DHANJIBHAI SAMPANTBHAI VAGHRI,ARVINDBHAI ISHWARBHAI SOLANKI,JITENDRA SAVJIBHAI SOLANKI	
24757	FA/5151/2008	24/10/2008	RAMA BEN RAM BHAI BHATU,	MR RAXIT J DHOLAKIA	RAM BHAI DEVAYAT BHAI BHATU,ORIENTAL INSURANCE CO	
24758	FA/5157/2008	27/11/2008	NATIONAL INSURANCE COMPANY LTD,	MR MEHUL SHARAD SHAH	RAYAJIBHAI VAGHABHAI PATEL (BARIA),JHAVERBHAI RAYAJIBHAI PATEL (BARIA),JAY BHARAT STEEL LIMITED THROUGH PROPRIETOR KISHANBHAI,SHIRISHBHAI PARSHOTTAMDAS SHAH C/O SHIRISH CONSTRUCTION CO	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24759	FA/5158/2008	11/11/2009	KANTILAL KAMLASHANKAR TRIVEDI,	MR.HIREN M MODI	BHUDARJI RAMANJI THAKOR (SOLANKI),SIDDHI VINAYAK TRANSPORT PORP.AMRUTBHAI G PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
24760	FA/5160/2008	17/02/2012	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	SUMITRBEN THAKOREBHAI BALUBHAI DHODIYA PATEL,PRIYANK THAKOREBHAI DHODIYA PATEL MINOR THROUGH,JIGAR THAKOREBHAI DHODIYA PATEL MINOR THROUGH,BALUBHAI MANIBHAI DHODIYA PATEL,LAXMIBEN BALUBHAI DHODIYA PATEL,RAMILABEN BABUBHAI KALIDAS MISTRY	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
24761	FA/5161/2008	22/04/2009	ORIENTAL INSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SEDABEN GULABSINH HIMMATSINH SOLANKI,RAMESHBHAI GULABSINH SOLANKI,SURESHBHAI GULABSINH SOLANKI,ANITABEN DIPESHBHAI PATEL	,MR MURALI N DEVNANI
24762	FA/5162/2008	04/07/2017	MAHENDRABHAI BHIKHABHAI PANCHOLI,ILABEN MAHENDRABHAI PANCHOLI,JAYESHBHAI MAHENDRABHAI PANCHOLI	HL PATEL ADVOCATES	G S R T C,	MRS FALGUNI D PATEL
24763	FA/5166/2008	03/05/2012	HARDEVSINH SARDARSINH VAGHELA,	(MR MAULIK J SHELAT),MR MB GOHIL	GAURIBEN W/O BHARATBHAI JAYMALBHAI,MAHESHBHAI S/O BHARATBHAI JAYMALBHAI (MINOR) THROUGH,POONAMBEN D/O BHARATBHAI JAYMALBHAI (MINOR) THROUGH,POPATJI SHANAJI @ CHANNAJI THAKORE,NEW INDIA INSURANCE CO LTD OFFICE AT SHREE HARE-KRUSHNA	,MR AMIT C NANAVATI,MR SHALIN N MEHTA
24764	FA/5167/2008	03/05/2012	HARDEVSINH SARDARSINH VAGHELA,	(MR MAULIK J SHELAT),MR MB GOHIL	DADUBHAI MAVUBHAI SOLANKI SINCE DECD.THROUGH HEIRS,JANAKBA DADUBHA SOLANKI,DILIPSINH DADUBHA SOLANKI,HETALBA DADUBHA SOLANKI,POPATJI SHANAJI @ CHANNAJI THAKORE (DELETED SINCE DECEASED),NEW INDIA INSURANCE CO LTD OFFICE AT SHREE HARE-KRUSHNA	,DELETED,MR AMIT C NANAVATI,MR SHALIN N MEHTA
24765	FA/5168/2008	18/02/2014	RAMANLAL MOHANLAL SHAH,GOKULDAS MOHANLA SHAH,MANDAKINI GOKULDAS,AJAY GOKULDAS,VINAY GOKULDAS,PRAFULCHANDRA MOHANLAL SHAH	MR VIJAY N RAVAL,LAW VERDICT	STATE OF GUJARAT THRO' SECRETARY,ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
24766	FA/5169/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI DHULABHAI DECEASED, THROUGH HIS HEIR,BHIKHABHAI PUNJABHAI,BHIMSING PUNJABHAI,RAIJIBHAI PUNJABHAI,SAVITABEN PUNJABHAI,SAKARABEN PUNJABHAI,ISHWARBHAI DHULABHAI	,MR VIJAY N RAVAL
24767	FA/5170/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVABHAI DHULABHAI SOLANKI THROUGH HEIRS,BALUBHAI RAVABHAI SOLANKI,BHIKHABHAI RAVABHAI SOLANKI,BHILALBHAI RAVABHAI SOLANKI,JIVIBEN RAVABHAI SOLANKI,RUPABEN RAVABHAI SOLANKI,SARDABEN RAVABHAI SOLANKI,BALUBEN RAVABHAI SOLANKI,SOMABHAI RAVABHAI SOLANKI DECEASED THRO'HEIRS,,PRAVINBHAI SOMABHAI,ARJUNBHAI SOMABHAI,RATILAL SOMABHAI,KIRANBHAI SOMABHAI,SAJJANBEN SOMABHAI,RAMILABEN SOMABHAI,MEENABEN SOMABHAI,BHIKHIBEN SOMABHAI,SAVABHAI DHULABHAI SOLANKI DECEASED THRO'HEIRS,CHANDUBHAI SAVAB,DECEASED THRO'HIS HEIRS,MANIBEN CHANDUBHAI,VASUDEV CHANDUBHAI,RANJIT CHANDUBHAI,LAXMANBHAI CHANDUBHAI,MANGALBHAI SAVABHAI DECEASED THRO'HEIRS,JADABEN MANGALBHAI,GANPATBHAI MANGALBHAI,ZAVERBEN SAVABHAI SOLANKI	,MR VIJAY N RAVAL
24768	FA/5171/2008	13/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN AMBALAL,LALJIBHAI AMBALAL DECEASED THROUGH HIS HEIRS,BAIROJBEN LALJIBHAI,BHAVANABEN LALJIBHAI	,MR VIJAY N RAVAL

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24769	FA/5172/2008	12/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITUBHAI DHULABHAI DECEASED THRO HIS HEIRS,DARIYABEN CHHITUBHAI,BHAGWANSINH CHHITUBHAI,ARJUNBHAI CHHITUBHAI,CHANDANBEN CHHITUBHAI,JANKBEN CHHITUBHAI,HIMMATBHAI DHULABHAI	,MR VIJAY N RAVAL
24770	FA/5173/2008	12/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED SURAJBEN SOMABHAI'S THRO HEIR,CHHATRASINH SOMABHAI CHAVDA DECEASED THRO HIS HEIRS,GAJARABEN CHHATRASINH CHAVADA,ANANDBEN CHHATRASINH CHAVADA,SARADABEN CHHATRASINH CHAVDA,MANJULABEN CHHATRASINH CHAVDA,SAROJBEN CHHATRASINH CHAVDA,GUNVANTSINH CHHATRASINH CHAVDA,KUMANSINH SOMABHAI CHAVADA,CHANDRASINH SOMABHAI CHAVADA DECEASED THRO HIS HEIRS,DOLATBEN CHANDRASINH CHAVADA,RAJUBHAI CHANDRASINH CHAVADA,RAMANBHAI CHANDRASINH CHAVADA,SURESHBHAI CHANDRASINH CHAVADA,SANGEETABEN CHANDRASINH CHAVADA,MANSINH SOMABHAI CHAVADA	
24771	FA/5174/2008	12/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARBHAI CHIMANBHAI DECEASED THRO HIS HEIRS,AMRATBEN NATVARBHAI,DOLATBHAI NATVARBHAI,RANJITBHAI NATVARBHAI,RAMANBHAI NATVARBHAI,KAILASHBEN NATVARBHAI,SURESHBHAI NATVARBHAI	
24772	FA/5175/2008	12/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI CHIMANBHAI,	
24773	FA/5176/2008	12/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAIJIBEN PRATAPSANG; DECEASED THRO HER HEIRS,NARPATSINH PRATAPSANG; DECEASED THRO HIS HEIRS,AMARSINH PRATAPSANG,JEETSINH PRATAPSANG,RAMSING PRATAPSANG,NANDUBEN PRATAPSANG,SAJJANBEN PRATAPSANG,VAJESINH NARPATSINH,DOLATSINH NARPATSINH,SAROJBEN NARPATSINH	
24774	FA/5177/2008	12/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI CHIMANBHAI,	
24775	FA/5178/2008	06/03/2009	THE STATE OF GUJARAT,THE COLLECTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL HIRJIBHAI JERAMBHAI,	MR NEHAL R JOSHI
24776	FA/5179/2008	06/03/2009	THE STATE OF GUJARAT,THE COLLECTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JINABHAI RAMBHAI,JIVABHAI RAMBHAI,KANUBHAI RAMBHAI,DHIRUBHAI RAMBHAI,BALUBHAI RAMBHAI,KUNVARBEN HARIBHAI,SAMJUBEN RAMBHAI,LAXMIBEN RAMBHAI	,MR NEHAL R JOSHI
24777	FA/5180/2008	06/03/2009	THE STATE OF GUJARAT,THE COLLECTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JAISUKHBHAI JESUKHBHAI BHURABHAI,	MR NEHAL R JOSHI
24778	FA/5181/2008	06/03/2009	THE STATE OF GUJARAT,THE COLLECTOR,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAIYABEN BHURABHAI,JAISUKHBHAI JESUKHBHAI,DIWALIBEN BHURABHAI,KANCHANBEN BHURABHAI,JAYABEN BHURABHAI,JAYANTIBHAI BHURABHAI,CHAMPABEN BHURABHAI,RAGHUBHAI BHURABHAI,MUKTABEN BHURABHAI	,MR NEHAL R JOSHI
24779	FA/5182/2008	15/12/2015	DILIPKUMAR SURYAKANT PANCHAL,	MR VILAV K BHATIA	ISHWARBHAI KHODABHAI DESAI,A M T S	MR HS MUNSHAW,MR JIGAR M PATEL
24780	FA/5183/2008	03/08/2009	ANNAPURNABEN SANTOSHBHAI PATIL,URMILABEN SANTOSHBHAI PATIL,DHARMENDRAKUMAR SANTOSHBHAI PATIL,DINESHKUMAR SANTOSHBHAI PATIL	MR.HIREN M MODI	JASHWANTSINH BAGHARSINH JADAV,G.S.R.T.C.	

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24781	FA/5184/2008	23/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SHANTILAL CHANDUBHAI PARMAR,CHANCHALBEN SHANTILAL PARMAR,ANVARBEG MUSTUFABEG MIRZA,RAGHUBHAI VAMABHAI BHARVAD	RULE SERVED,MR V Y TRIPATHI
24782	FA/5185/2008	15/01/2009	NEW INDIA ASSURANCE CO LTD THROUGH,	MR SHASHIKANT S GADE	SUNITABEN BHIKHABHAI R TALPADA,HUSSAINBHAI ALLARAKHBHAI SHEKH,ZAVARBHAI KABHAIBHAI TALPADA	,MR YV BRAHMBHATT
24783	FA/5186/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN FATESINH BAROT,MAHENDRABHAI FATESINH BAROT,RAJNIKANT FATESINH BAROT	MR VIJAY N RAVAL
24784	FA/5187/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI NANABHAI,BHUPATBHAI NANABHAI	
24785	FA/5188/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI MAHIJIBHAI PADHIYARDECEASED THROUGH HIS LEGAL,GANPATSINH CHANDRASINH,DALPATSINH CHANDRASINH,LEELABEN CHANDRASINH,PRATAPSINH CHANDRASINH,SUMITRABEN CHANDRASINH	
24786	FA/5189/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRIDHARBHAI BADHARBHAI,	
24787	FA/5190/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL KHUSHALBHAI,BALUBHAI KHUSHALBHAI,JESINGBHAI KHUSHALBHAI	
24788	FA/5191/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIJIBHAI MAHIJIBHAI,	
24789	FA/5192/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI GOKALBHAI SOLANKI DECEASED THROUGH HIS HEIRS,KAMLABEN BHIKHABHAI,DAHIBEN BHIKHABHAI,SHANTABEN BHIKHABHAI,RANGEETBHAI BHIKHABHAI,MAHIJIBHAI GOKALBHAI SOLANKI DECEASED THROUGH HIS HEIRS,JETHABHAI MAHIJIBHAI SOLANKI,JIVIBEN MAHIJIBHAI SOLANKI,RUPABEN MAHIJIBHAI SOLANKI,LALJIBHAI GOKALBHAI SOLANKI DECEASED THROUGH HIS HEIRS,MANIBEN GOKALBHAI SOLANKI,TAKHATSINH LALJIBHAI SOLANKI,PRATAPBHAI LALJIBHAI SOLANKI,KAPILABEN LALJIBHAI SOLANKI	
24790	FA/5193/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI DAHYABHAI,	
24791	FA/5194/2008	06/03/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SANABHAI,KANJIBHAI SANABHAI DECEASED THROUGH HIS LEGAL HEIRS,DOLATBEN KANJIBHAI,RAMESHBHAI KANJIBHAI,GORDHANBHAI KANJIBHAI,LALJIBHAI KANJIBHAI,MANJUBEN KANJIBHAI,RAMILABEN KANJIBHAI,MANSANG SANABHAI	
24792	FA/5195/2008	05/03/2015	ILAKSHIBEN JAYGOPAL DAVE,KALPESH JAYGOPAL DAVE	MR AD DESAI,LOPA M BHATT	BIPINBHAI DHANJIBHAI PATEL,REGIONAL AUTHORITY,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH,MR YH MOTIRAMANI,MR BIJU A NAIR
24793	FA/5196/2008	08/04/2017	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHADEVBHAI CHHAGANBHAI,	(MR A J PATEL)
24794	FA/5197/2008	06/12/2014	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI MOTIBHAI,	RULE SERVED
24795	FA/5198/2008	02/12/2010	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BAHADURSINH KANUJIBHAI BHATTI,NARUJI KANUJIBHAI BHATTI	RULE SERVED
24796	FA/5199/2008	29/03/2016	VIKRAMBHAI BUDHABHAI PARMAR,BAI SAVITABEN VIKRAMBHAI PARMAR	(MR SK BUKHARI)	RAMESHBHAI SHANKARBHAI THAKORE,MOHAMAD SALIM ABDUL MAJID GUDLA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA,MR HARSHAD K PATEL
24797	FA/5200/2008	29/03/2016	GOPALBHAI SHANABHAI PARMAR,PUNJIBEN SHANABHAI PARMAR,NINABEN SHANABHAI PARMAR,GOVINDBHAI SHANABHAI PARMAR	(MR SK BUKHARI)	RAMESHBHAI SHANKARBHAI THAKORE,MOHAMAD SALIM ABDUL MAJID GUDLA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA,MR HARSHAD K PATEL

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24798	FA/5201/2008	29/03/2016	GOPALBHAI SHANABHAI PARMAR,PUNJIBEN SHANABHAI PARMAR,MINABEN SHANABHAI PARMAR,GOVINDBHAI SHANABHAI PARMAR	(MR SK BUKHARI)	RAMESHBHAI SHANKARBHAI THAKORE,MOHAMAD SALIM ABDUL MAJID GUDLA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA,MR HARSHAD K PATEL
24799	FA/5202/2008	29/03/2016	DHANABHAI SOMABHAI PARMAR,DAHYABHAI SOMABHAI PARMAR	(MR SK BUKHARI)	RAMESHBHAI SHANKARBHAI THAKORE,MOHAMAD SALIM ABDUL MAJID GUDLA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA,MR HARSHAD K PATEL
24800	FA/5203/2008	29/03/2016	BUDHABHAI RUMALBHAI PARMAR,GOPALBHAI SHANABHAI PARMAR,PUNJIBHAI SHANABHAI PARMAR,MINABEN SHANABHAI PARMAR,GOVINDBHAI SHANABHAI PARMAR	(MR SK BUKHARI)	RAMESHBHAI SHANKARBHAI THAKORE,MOHAMAD SALIM ABDUL MAJID GUDLA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA,MR HARSHAD K PATEL
24801	FA/5205/2008	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL BABULAL MANILAL,	(MR A J PATEL)
24802	FA/5212/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	DHARAMSHI RAVAJIBHAI,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24803	FA/5213/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	HEIRS OF DECEASED TRIKAM MANAJI VALLABH TRIKAM,	MR AMAR D MITHANI
24804	FA/5214/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	HEIRS OF DECEASED CHHAGAN NARSHI RATANBEN CHHAGAN,	MR AMAR D MITHANI
24805	FA/5215/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	SARVAIYA KALABHAI ARJANBHAI,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24806	FA/5216/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	MADHABHAI AMBAVIBHAI,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24807	FA/5217/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	HEIRS OF DECEASED LAXMIDAS AMBAVI,VALLABH LAXMIDAS,HARIBHAI LAXMIDAS,AMRUTLAL LAXMIDAS,KANTILAL LAXMIDAS	,MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24808	FA/5218/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	HEIRS OF DECEASED RAVAJI PARBAT,NATHA PARBAT,GORDHAN PARBAT	,MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24809	FA/5219/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	JETHA KANA,	MR AMAR D MITHANI
24810	FA/5220/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	AMRA NATHA,DEVA NATHA,RANMAL NATHA,DANU NATHA,HARIBHAI NATHA,VALABHAI NATHA	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24811	FA/5221/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	KALA LAXMAN,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24812	FA/5222/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	MINABAI HAMIR,BHIM HAMIR,RAM HAMIR,HARISHINH HAMIR	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24813	FA/5223/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	KALA LAXMAN,	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24814	FA/5224/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	AMRA NATHA,RANMAL NATHA,DEVUBEN NATHA,HIRBAI NATHA,VALBAI NATHA,DAVA NATHA	MR AMAR D MITHANI
24815	FA/5225/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	JETHA KANA,	MR AMAR D MITHANI
24816	FA/5226/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	MINABEN HAMIR,BHIM HAMIR,HARISHINH HAMIR,RAM HAMIR	MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24817	FA/5227/2008	14/07/2014	STATE OF GUJARAT THRO.SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER IRRIGATION DIVISION	GOVERNMENT PLEADER	HEIRS OF DECEASED VALA JETHA,KANA VALA,LAXMAN VALA	,MR AMAR D MITHANI,MR BB PARMAR,MR LB PARMAR
24818	FA/5229/2008	20/03/2009	S S J V PROJECTS PVT LTD,	MR DHAVAL M BAROT,MR DEVDIP BRAHMBHATT	ULTRATECH CEMENT COMPANY LTD,	MR AR GUPTA
24819	FA/5230/2008	14/03/2014	A M C THROUGH MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	SURAMYABHAI MAHENDRABHAI PATHAK,	MS ANUSHREE KAPADIA
24820	FA/5231/2008	14/03/2014	A M C THROUGH MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	SURAMYABHAI MAHENDRABHAI PATHAK,	RULE SERVED
24821	FA/5233/2008	12/03/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	GUJARAT TEA DEPOT,	MR AMAR N BHATT
24822	FA/5234/2008	16/04/2019	AMC THRO' MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	CAMA MOTORS LTD,	DS AFF.NOT FILED (R)
24823	FA/5235/2008	12/01/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	KAMLABEN WD/O KANTIBHAI KANJIBHAI PATEL,JITENDRABHAI KANTIBHAI PATEL,PRAKASHBHAI KANTIBHAI PATEL,HARESHBHAI KANTIBHAI PATEL,ANILBHAI KANTIBHAI PATEL,GAJJARSINGH DAYASING JAT,BAXIS SINGH KARA SINGH	SERVED BY AFFIX. (R),MR MTM HAKIM
24824	FA/5238/2008	06/01/2016	PANKAJBHAI @ PRAKASHBHAI NAAGJIBHAI SUTARIYA SINCE DECD.,NAGJIBHAI HARIBHAI SUTARIYA,KASTURBEN NAGJIBHAI SUTARIYA	MR AMIT V THAKKAR	BHOLABHAI MOHANBHAI PRAJAPATI,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MS HINA DESAI
24825	FA/5239/2008	19/11/2008	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AKASHBHAI RAJENDRABHAI AGRAWAL,BABUBHAI LAVJIBHAI CHUDASMA,NEW INDIA ASSURANCE COMPANY LIMITED,NILKAMAL BABUBHAI SINCE DECD. THROUGH HEIRS,BABUBHAI LAVJIBHAI CHUDASMA,SHANTABEN BABUBHAI CHUDASMA	
24826	FA/5240/2008	17/02/2012	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHENDRABHAI GORDHANBHAI HADWANI,GULAICHIDEVI YOGENDRARAM @ JOGENDRARAM	RULE SERVED
24827	FA/5241/2008	06/07/2015	GROUP GENERAL MANAGER,,	MR AJAY R MEHTA	GODAVARIBEN KARSHANBHAI PATEL,RAGHAVJIBHAI KARSHANBHAI PATEL,HARIBHAI KARSHANBHAI PATEL AS LEGAL HEIRS OF KARSANBHAI PATE,SPECIAL LAND ACQUISION OFFICER	GOVERNMENT PLEADER,MR VIVEK V BHAMARE
24828	FA/5242/2008	18/12/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MINOR PARTH PARSHOMBHAI NAKUM,RAMABEN PARSHOMBHAI NAKUM,DAHIBEN DAYABHAI NAKUM,RANVIJAY BALCHANDRA BHARATI,JAMILMOHMED SADRUDIN SHAIKH	RULE SERVED,SERVED BY AFFIX. (R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
24829	FA/5243/2008	24/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAMANLAL DALSUKHRAM RAVAL DECEASED THROUGH HIS HEIRS,SAVITABEN WD/O RAMANLAL RAVAL,VAMANKUMAR S/O RAMANLAL RAVAL,RAJENDRAKUMAR S/O RAMANLAL RAVAL,DEVENDRAKUMAR S/O RAMANLAL RAVAL,DAKSHABEN D/O RAMANLAL RAVAL,NITABEN D/O RAMANLAL RAVAL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,(MR A J PATEL)

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24830	FA/5244/2008	24/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	MAHESHKUMAR REVASHANKAR RAVAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24831	FA/5245/2008	24/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	JAGDISHCHANDRA GANPATRAM RAVAL DECEASED THRO HIS HEIRS,KOKILABEN WD/O JAGDISHCHANDRA RAVAL,BHAGWATIBEN D/O JAGDISHCHANDRARAVAL,GITABEN D/O JAGDISHCHANDRA RAVAL,NITABEN D/O JAGDISHCHANDRA RAVAL,NILESH S/O JAGDHISHCHANDRA RAVAL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
24832	FA/5247/2008	13/12/2010	VINUBHAI KHUSHALDAS SHAH THROUGH POA SUBHASH M KHURANA,MAHENDRABHAI MANGALDAS SHAH THROUGH POA,ANANDIBEN JITENDRABHAI SHAH	MR RS SANJANWALA	VINODBHAI JIVABHAI AMIN,VISHAL RAMANBHAI AMIN,PIYUSHBHAI SHAH,MAMLATDAR,TALATI CUM MANTRI,SHAH AMITBHAI MUKESHBHAI,SHAH SURBHIT MUKESHBHAI,DHARMESH RAMESH GATHANI,PARAG RAMESH GATHANI,RAMESH HIMMATLAL GATHANI,GAUTAM KANTILAL CHOKSHI	NOTICE SERVED BY DS,DELETED,MR HR PRAJAPATI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR PREMAL R JOSHI
24833	FA/5248/2008	03/09/2013	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	KUMUDBEN YOGENDRASINH NAROLIYA,SANJANABEN YOGENDRASINH THROUGH,NARPATSINH CHANDRASINH,BAJUBEN NARPATSINH NAROLIYA,VASAVA KAMLESH RAMANBHAI,THAKORBHAI GANPATBHAI PADHIYAR	RULE SERVED,MR KASHYAP R JOSHI
24834	FA/5249/2008	03/08/2015	GENERAL MANAGER O N G C LTD.,	MR AJAY R MEHTA	AJITSINH JAVANJI THAKOR,DECEASED SHAKARAJI DHULAJI THAKOR THRO HIS LEGAL HEIRS,MANEKBEN SHAKARAJI THAKORE WD.OF DEC.SHAKRAJI THAKORE,JAGAJI SHAKRAJI THAKORE (SON),SHAMBHUJI SHAKRAJI THAKORE (SON),UMEDJI SHAKRAJI THAKORE (SON),TAKHUBEN SHAKRAJI THAKORE (SON),RAMANJI SHAKRAJI THAKORE (SON),SPECIAL LAND ACQ. OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL),MR. KISHAN H DAIYA
24835	FA/5250/2008	06/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	PATEL KANTIBHAI HIRABHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
24836	FA/5251/2008	06/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	PANCHAL SATISHBHAI RAMANBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
24837	FA/5252/2008	06/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	PATEL NAVNITBHAI LALJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
24838	FA/5253/2008	06/03/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	PATEL RAMANBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
24839	FA/5254/2008	10/08/2015	THE GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	RAMANBHAI SHIVABHAI DECD.THROUGH THE LRS,LAXMIBEN RAMABHAI WD/O RAMABHAI SHIVABHAI,LATE MADHUBHAI RAMABHAI DECD.THROUGH THE LRS,HIRABEN RMABHAI D/O RAMABHAI SHIVABHAI,KAMUBEN RAMABHAI D/O RAMABHAI SHIVABHAI,BHAILALBHAI RAMBHAI S/O RAMABHAI SHIVABHAI,CHAMABEN MADHUBHAI,PRAVINABEN MADHUBHAI,SUNITHA MADHUBHAI,SHILPABEN MADHUBHAI,HANSABEN MADHUBHAI,NILESHBHAI MADHUBHAI,KETANBHAI MADHUBHAI,GOVINDBHAI SHIVABHAI,RASIKBHAI SHIVABHAI,KANTIBHAI SHIVABHAI,GORDHANBHAI SHIVABHAI,MANIBEN WD/O SHANKARBHAI SHIVABHAI,THE SPECIAL LAND ACQUISITION OFFICER, ONGC LTD.	,GOVERNMENT PLEADER,MR YATIN SONI
24840	FA/5255/2008	10/08/2015	THE GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	NATHABHAI JIVABHAI DECD.THROUGH THE LRS,KASTURBHAI NATHABHAI S/O NATHABHAI JIVABHAI,JAYDEBHAI NATHABHAI S/O NATHABHAI JIVABHAI,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI

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24841	FA/5256/2008	10/08/2015	THE GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	PRAHLADBHAI NATHABHAI,THE SPECIAL LAND ACQUISITION OFFICER, ONGC LTD.	GOVERNMENT PLEADER,MR YATIN SONI
24842	FA/5257/2008	10/08/2015	THE GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	RAMANBHAI SHIVABHAI,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
24843	FA/5258/2008	10/08/2015	THE GENERAL MANAGER, OIL & NATRUAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	KIRITBHAI DAHYALAL,JYOTINDRA DAHYABHAI,THE SPECIAL LAND ACQUISITION OFFICER, ONGC LTD.	GOVERNMENT PLEADER,MR YATIN SONI
24844	FA/5264/2008	23/11/2013	DHARAMNATH MANGUNATH YOGI,	MR.HIREN M MODI	BHIKHUBHAI MAHADEVBHAI SODHA,JAYSUKHLAL KEVARRAM,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX. (R),MR SHASHIKANT S GADE
24845	FA/5265/2008	18/11/2008	NEW INDIA ASSURANCE CO LTD,	MR KV GADHIA,MR YOGI K GADHIA	LAXMIBEN RAMESHBHAI PUNANI,SHANTABEN RANCHHODBHAI PUNANI,CHANDRAMOHAN BAXIRAM BHARDVAJ	
24846	FA/5268/2008	18/11/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	RAJSHEKHAR BASPA AWTI,ASHAPURA INTERNATIONAL LTD	
24847	FA/5269/2008	20/03/2019	KANTIDAS RAGHAVDAS GONDALIA,	MR JIGAR G GADHAVI	SHANTILAL THAKERSIBHAI BHAD,NATIONAL INSURANCE COMPANY,MAGANBHAI R GONDALIA,ORIENTAL INSURANCE COMPANY	RULE SERVED,MS KARUNA V RAHEVAR,MR ANAL S SHAH
24848	FA/5270/2008	16/09/2019	UNITED INDIA INSURANCE COMPANY LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	MAYANKUMAR NARAYANBHAI PATEL SINCE DECD. THROUGH HEIRS,NILPABEN MAYANKUMAR N PATEL,SHARADABEN NARAYANBHAI PATEL,MEENABEN NARAYANBHAI PATEL,DHARMISTHABEN NARYAANBHAI PATEL (MINOR) THROUGH,CHAMANLAL SHIVLAL PATEL,GOVINDBHAI BHOLABHAI PATEL	,RULE SERVED,MR TEJAS P SATTA
24849	FA/5271/2008	05/03/2009	IFFCO-TOKIO GEN. INS.CO. LTD,	MR AJAY R MEHTA	ABHESINH LALAJI RAJPUT,LILABEN ABHESINH RAJPUT,SWETABEN PRATAPSINH @ PRAVINSINH RAJPUT,MAHESH LALJIBHAI CHAUDHARY	,MR ANKIT Y BACHANI
24850	FA/5272/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANCHARBEN WD/O ASHABHAI SHANKARBHAI PARMAR,RAVJIBHAI ASHABHAI SHANKARBHAIPARMAR,SHARDABEN ASHABHAI SHANKARBHAIPARMAR,HARIBHAI ASHABHAI SHANKARBHAI PARMAR,MADHUBEN ASHABHAI'S GUARDIAN CHANCHARBEN	
24851	FA/5273/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL DAHYABHAI RAVJIBHAI DHURABHAI,	
24852	FA/5274/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL CHANDUBHAI BAHECHARBHAI,	
24853	FA/5275/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL JASHBHAI CHHOTABHAI,	
24854	FA/5276/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL PUNJABHAI VALLAVBHAI,PATEL MAGANBHAI VALLAVBHAI	
24855	FA/5277/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAVJIBHAI MANGARBHAI,	
24856	FA/5278/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATLIVADIYA SOMABHAI MALABHAI BIN MAHIJIBHAI,	
24857	FA/5279/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL PRAVINBHAI DHURABHAI,PATEL NATUBHAI DHURABHAI	
24858	FA/5280/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAVJIBHAI RANCHODBHAI PATEL,KANTIBHAI RANCHODBHAI PATEL	
24859	FA/5281/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANIBHAI DAHYABHAI,	

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24860	FA/5282/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL NARENDRABHAI AMBALAL,	
24861	FA/5283/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	VOHRA FAKIRBHAI PIRJIBHAI,	
24862	FA/5284/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL ISHWARBHAI MAHIJIBHAI,PATEL KAMRABEN WD/O JASHBHAI ASHABHAI	
24863	FA/5285/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL DAHYABHAI PRABHUBHAI,	
24864	FA/5286/2008	01/09/2008	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL DAHYABHAI PRABHUBHAI,JASHBHAI DESAIBHAI,RAMESHBHAI DESAIBHAI	
24865	FA/5287/2008	01/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIVABEN WD/O. DAHYABHAI GANABHAI(SINCE DEC'D THRO',PATEL RAIBEN DAHYABHAI,PATEL MANGUBEN DAHYABHAI (DECEASED THRO' HEIRS & LRS),PATEL SHANTUBEN DAHYABHAI SHAMALBHAI,PATEL JASHUBHAI SHAMALBHAI,PATEL BHARATBHAI SHAMALBHAI,PATEL HASMUKHBHAI SHAMALBHAI,PATEL KANUBHAI SHAMALBHAI	
24866	FA/5288/2008	01/08/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI MOTIBHAI (SINCE DEC'D THRO'HEIRS & LRS),RIKHIBEN MAGANBHAI PATEL,PATEL RASIKBHAI MAGANBHAI (SON,PATEL JYOTSNABEN MAGANBHAI,PATEL TARABEN MAGANBHAI,PATEL KAPILABEN MAGANBHAI,PATEL GEETABEN MAGANBHAI,PATEL JAGRUTIBEN MAGANBHAI	
24867	FA/5289/2008	20/11/2008	EXECUTIVE ENGINEER,	MS MONALI H BHATT	SUNILBHAI AMBALAL PATEL,KALUJI CHATURJI CHAUHAN,THE NEW INDIA ASSURANCE CO. LTD.	,MR AJAY R MEHTA
24868	FA/5290/2008	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANIBEN WD/O JAMA KARA RAVAR,RAMABHAI KARABHAI RAVAR THRO' HEIRS NANIBEN JAMABHAI RAVAR,NANIBEN JAMABHAI RAVAR,MALABHAI JAMABHAI RAVAR,MALABHAI JAMABHAI RAVAR	
24869	FA/5291/2008	04/01/2016	MANIBEN CHHATRASINH PADHIYAR L.R.OF CHHATRASINH V PADHIYAR,	MR.HIREN M MODI	SANTOSH SURESHBHAI MUKADAM,M N PAGEDAR SINCE DIED HIS HEIRS,MILIND M.PAGEDAR (SON OF THE DECEASED M.N.PAGEDAR),SATISH M.PAGEDAR (SON OF THE DECEASED M.N.PAGEDAR),ORIENTAL INSURANCE CO LTD	,RULE SERVED,SERVED BY AFFIX. (R),MR KK NAIR
24870	FA/5293/2008	15/01/2009	ORIENTAL INSURANCE COMPANY LTD,	MS MEGHA JANI	CHNDUBEN WD/O MOHANBHAI TOLAJIOD,MINOR GULAB MOHANBHAI OD,MINOR KANCHAN MOHANBHIA OD,MINOR RAVI MOHNABHAI OD,PADMAJI TOLAJI OD,JAYANTILAL CHIMANLAL ALAND,NEW INDIA ASSURANCE CO. LTD,VIRCHANDBHAI SITARAM OD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VICKY B MEHTA
24871	FA/5294/2008	09/09/2017	P G V C L THRO' EXECUTIVE ENGINEER,	MR AD OZA	PARESH GINNING AND PRESSING FACTORY THRO' M.D.,	ANKIT N MEHTA
24872	FA/5295/2008	15/01/2016	NAVALSINH HIRABHAI HATHILA,	MR MM TIRMIZI	NARENDRASINH JADEJA,G S R T C	RULE SERVED,MR HS MUNSHAW
24873	FA/5296/2008	15/01/2009	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. UJIBEN RAVJIBHAI GOHIL,AMARSINHBHAI RAVJIBHAI GOHIL,RAMESHBHAI RAVJIBHAI GOHIL,MAHENDRABHAI RAVJIBHAI GOHIL,GAFFARBHAI MAMADBHAI MAHETAR	
24874	FA/5298/2008	07/02/2019	PATEL MEENABEN KAMLESHKUMAR CHATURBHAI,PATEL SHANTABEN CHATURBHAI	MR AMIT C NANAVATI	THAKOR DIPSINGJI NATHAJI,NIRMA PVT LTD THROUGH DIRECTOR,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR PALAK H THAKKAR
24875	FA/5299/2008	29/08/2013	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	VARSHABEN VASANTBHAI PATEL,DRASHTIBEN VASANTBHAI PATEL,DAHAYABHAI AMBALAL PATEL,TARABEN DAHAYABHAI PATEL,TRIKAMBHAI NARANBHAI RATHODIYA,JAGDISHBHAI PATEL	RULE SERVED,MR.HIREN M MODI
24876	FA/5300/2008	26/02/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	THAKORE SENDHAJI SHANAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
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24877	FA/5301/2008	26/02/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	THAKORE BALDEVJI BABARJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24878	FA/5302/2008	26/02/2014	GENERAL MANAGER O N G C LTD,	MR AJAY R MEHTA	THAKORE ATAJI SURSANGJI DECD.THROUGH THE LRS,SASABEN ATAJI THAKORE,PUNJIBEN ATAJI THAKORE,JARIBEN ATAJI THAKORE,RAMANJI ATAJI THAKORE,SITABEN ATAJI THAKORE,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
24879	FA/5303/2008	11/03/2019	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	SUDHIRBHAI PATNI,	RULE SERVED
24880	FA/5305/2008	30/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MIYA AHMED ABDULLABHAI KHATRI,	DS AFF.NOT FILED (R)
24881	FA/5306/2008	06/07/2015	BHARATBHAI THAKORBHAI PATEL,RINI BHARATBHAI PATEL	MR AMIT N PATEL	VINODBHAI MANJIBHAI THAKKAR,NEW INDIA INSURANCE CO LTD.	RULE SERVED,MR SUNIL B PARIKH
24882	FA/5307/2008	09/04/2019	A M C THROUGH LEGAL ASSISTANT,	MS JIRGA D JHAVERI	NANDLAL RAMANLAL THAKKAR,	RULE SERVED BY DS
24883	FA/5308/2008	18/04/2009	SOMABHAI TEA PROCESSORS LTD,	MR DIPAK R DAVE	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE,	
24884	FA/5311/2008	17/12/2008	UNITED INDIA INSURANCE CO.LTD,	(MR HASMUKH THAKKER)	DINESHBHAI PRAHLADBHAI PATEL,PRAHLADBHAI AMTHABHAI PATEL	
24885	FA/5312/2008	13/01/2009	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	KAMDEV SUKHDEV VASAVA,RANJITSINH K RENA	
24886	FA/5313/2008	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHABHAI KOHYABHAI RAVAR,	
24887	FA/5314/2008	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANIBEN WD/O JAMA KARA RAVAR,RAMABHAI KARABHAI RAVAR THRO' HEIRS NANIBEN WD/O JAMABHAI,NANIBEN WD/O JAMABHAI RAVAR,MALABHAI KARABHAI RAVAR	
24888	FA/5315/2008	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHABHAI KOHYABHAI RAVAR,	
24889	FA/5316/2008	07/08/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKARBHAI PUNJABHAI PATEL DECDTHRO' HEIRS MANIBEN G PUNJA,MANIBEN GOBARBHAI PUNJA (WIDOW),JASHUBHAI GOBARBHAI PATEL,PRAVINBHAI GOBARBHAI PATEL,BHARATBHAI GOBARBHAI PATEL,KANUBHAI GOBARBHAI PATEL,VINABEN GOBARBHAI PATEL	
24890	FA/5318/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAPUBHAI JIVABHAI SINCE DECD. THROUGH HEIRS,DHIRUBHAI VALINGBHAI RAJANI,GHELABHAI VALINGBHAI RAJANI,RAMBHAI VALINGBHAI RAJANI,POPATBHAI TAPUBHAI,KARNABHAI TAPUBHAI,RAJBAIBEN TAPUBHAI	,MR NITIN M AMIN
24891	FA/5319/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI RAJABHAI,	MR NITIN M AMIN
24892	FA/5320/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARABHAI CHHELABHAI,RAMBHAI CHELABHAI,AMRABHAI CHELABHAI,SAMJUBHAI CHHELABHAI	MR NITIN M AMIN
24893	FA/5321/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRABHAI CHELABHAI,	MR NITIN M AMIN
24894	FA/5322/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI CHHELABHAI,	MR NITIN M AMIN
24895	FA/5323/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMJUBHAI CHELABHAI,	MR NITIN M AMIN
24896	FA/5324/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVAYATBHAI SURABHAI SINCE DECD. THROUGH HEIRS,LAXMANBHAI DEVAYATBHAI,NATHABHAI DEVAYATBHAI	,MR NITIN M AMIN
24897	FA/5325/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARABHAI JIVABHAI,BAVABHAI JIVABHAI SINCE DECD. THROUGH HEIRS,RAYABHAI BAVABHAI,SUKHABHAI BAVABHAI,NATHABHAI BAVABHAI	,MR NITIN M AMIN

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24898	FA/5326/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PITHABHAI RANABHAI,	MR NITIN M AMIN
24899	FA/5327/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI JIVABHAI,	MR NITIN M AMIN
24900	FA/5328/2008	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI JIVABHAI,RUKHADBHAI JIVABHAI SICNE DECD. THROUGH HEIRS,NAJBHAI RUKHADBHAI,DHIRUBHAI RUKHADBHAI,KHUMANBHAI RUKHADBHAI	,MR NITIN M AMIN
24901	FA/5330/2008	08/05/2009	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	JYOTI ESTATE,	RULE NOT RECD BACK,MR SK PATEL
24902	FA/5331/2008	08/05/2009	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	JYOTI ESTATE,	RULE NOT RECD BACK,MR SK PATEL
24903	FA/5332/2008	08/05/2009	AHMEDABAD MUNICIPAL CORP.,	MS JIRGA D JHAVERI	JYOTI ESTATE,	RULE NOT RECD BACK,MR SK PATEL
24904	FA/5333/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAPUBHAI PARMANADBHAI,	MR NITIN M AMIN
24905	FA/5334/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENTIBHAI RAMJIBHAI,DIPAKBHAI RAMJIBHAI,NARMADABEN RAMJIBHAI,GITABEN RAMJIBHAI,HEIRS OF DECD.URMILABEN RAMJIBHAI,JENTILAL RAMJIBHAI,NARMADABEN RAMJIBHAI,DIPAKBHAI RAMJIBHAI,GITABEN RAMJIBHAI,HEIRS OF DECD.WIDOW SHANTABEN RAMJIBHAI,JENTILAL RAMJIBHAI,NARMADABEN RAMJIBHAI,DIPAKBHAI RAMJIBHAI,GITABEN RAMJIBHAI	,MR NITIN M AMIN
24906	FA/5335/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAISHANKARBHAI ARJANBHAI,HARJIVANBHAI ARJANBHAI	MR NITIN M AMIN
24907	FA/5336/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUTHANI HARESHKUMAR PRAVINCHA-NDRA,	MR NITIN M AMIN
24908	FA/5337/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. KALABHAI RAMABHAI,GOVINDBHAI KALABHAI,BHUPTBHAI KALABHAI,ABHALBHAI KALABHAI,MANJUBEN KALABHAI	,MR NITIN M AMIN
24909	FA/5338/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI BHANABHAI,RAMESHBHAI BHANABHAI,SHANTIBEN BHANABHAI,MANJUBEN BHANABHAI,SONIBEN BHANABHAI	,MR NITIN M AMIN
24910	FA/5339/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI MOGHABHAI,	MR NITIN M AMIN
24911	FA/5340/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALINGBHAI BHIMBHAI,THARANBHAI BHIMBHAI,RAMBHAI BHIMBHAI,KARNABHAI BHIMBHAI,WIDOW JYOTSNABEN DHAIYABHAI	,MR NITIN M AMIN
24912	FA/5341/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD.RUGHNATHBHAI MULUBHAI,DILSUKHBHAI RUGHNATHBHAI,BHAWANBHAI RUGHNATHBHAI	,MR NITIN M AMIN
24913	FA/5342/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KATHADBHAI LAKHMANBHAI,DHIRUBHAI LAKHMANBHAI,AMRUBHAI LAKHMANBHAI,VIKRAMBHAI LAKHMANBHAI,JASABHAI THARANBHAI,BAHADURBHAI THARANBHAI	,MR NITIN M AMIN
24914	FA/5343/2008	14/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI KARSANBHAI,LAKHMANBHAI KARSANBHAI,LAXMIBAI KARSANBHAI,SHANTABAI KARSANBHAI,LABHUBAI KARSANBHAI,WIDOW DUDHIBAI KARSANBHAI	,MR NITIN M AMIN
24915	FA/5344/2008	25/11/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	SIDDIQUE HARUN SODHA,SULEMAN MURU SODHA	
24916	FA/5345/2008	08/09/2009	BHUJ AREA DEVELOPMENT AUTHORITY THROUGH,	MR NIKHILESH J SHAH	ISHVAR LALGAR GUSAI,DINESHGAR LALGAR GUSAI,CHMANGAR LALGAR GUSAI	(MR NALIN K THAKKER)

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24917	FA/5346/2008	26/03/2019	KANAKBA LALUBHA ZALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HIRJIBHAI JWTHABHAI CHOTARA,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX. (R),MS LILU K BHAYA
24918	FA/5347/2008	04/07/2012	RESHMABEN JITENDRABHAI PATEL,KRISHNABEN JITENDRABHAI PATEL,FENIBEN JITENDRABHAI PATEL,THAKORBHAI KHUSHALBHAI PATEL,SUMANBEN THAKORBHAI PATEL	MR.HIREN M MODI	NARESHKUMAR SHREERAMCHANDRA,RAJENDRAKUMAR BISHANLAL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHASHIKANT S GADE
24919	FA/5349/2008	25/06/2009	RAMANBHAI MOTIBHAI PATEL,NATUBHAI JESINGBHAI PATEL	MR BHARAT JANI	LAXMANBHAI BHAGABHAI PATEL,JESINGBHAI BHUDARBHAI PATEL,KHEMABHAI KODARBHAI PATEL,NAVNITLAL BHAGWANDAS PATEL,DAHYABHAI PUNJABHAI PATEL,AMRUTBHAI JIVABHAI PATEL,JAGDISHBHAI SHIVABHAI PATEL,JAGDISHBHAI MAGANBHAI PATEL,RASIKBHAI MOTIBHAI PATEL	,MR MI MERCHANT
24920	FA/5350/2008	09/02/2009	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHINUBHAI BUTABHAI BHARVAD SINCE DECD. THROUGH HEIRS,SHAKABEN CHINUBHAI BUTABHAI BHARVAD,SOHIL CHINUBHAI BUTABHAI BHARVAD (MINOR),BUTABHAI JENABHAI BHARVAD,MADHUBEN BUTABHAI BHARVAD,ASHOKKUMAR NANDLAL CHHATBAR,DHANABHAI POPATBHAI BHARVAD	
24921	FA/5351/2008	13/12/2010	PROJECT MANAGER,	MR AJAY R MEHTA	PATEL GOVINDBHAI SHANKARBHAI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,(MR A J PATEL)
24922	FA/5352/2008	22/12/2008	ORIENTAL INSURANCE CO LTD THROUGH ASSISTANT MANAGER,	MR HS MUNSHAW	DIPUBHAI RANMALBHAI ODEDARA SINCE DECD. THROUGH HEIRS,KARIBEN DIPUBHAI RANMALBHAI ODEDARA,VANRAJ DIPUBHAI ODEDARA,NAGAJAN DIPUBHAI ODEDARA,MEENABEN DIPUBHAI ODEDARA,ALIHUSEN HASANALI SHAH	
24923	FA/5353/2008	15/07/2015	JAGDISHBHAI NANDLAL,	(MR UMESH A TRIVEDI)	LAKSHMIBEN JAGDISHBHAI,JYOTIBEN JAGDISHBHAI,MUNNA @ MAYUR JAGDISHBHAI	MR DAKSHESH MEHTA
24924	FA/5354/2008	19/06/2015	ANJANABEN RAJESHBHAI PATEL,BRIJESH RAJESHBHAI PATEL MINOR,BIJAL RAJESHBHAI PATEL MINOR,AMBALAL SHANKARBHAI PATEL,MANIBEN AMBALAL PATEL	MR.HIREN M MODI	HITENDRA GOVINDBHAI SOLANKI,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
24925	FA/5356/2008	15/03/2016	UNITED INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	SMITABEN @ GITABEN SURJITSING KAMALSING AHUWALIYA,KAMALSING TEJASING AHUWALIYA,BHUMIKA FOUNDATION THROUGH PANKAJ B PATEL,BHANVARLAL SAMAR	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,(MR PRAFUL J BHATT),MR MTM HAKIM
24926	FA/5357/2008	24/11/2008	ICICI LLOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUPURI GIRIRAJPURI GOSWAMI,BABUBHAI GOBARBHAI VAGHELA	
24927	FA/5361/2008	14/10/2013	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	ILLIASBHAI NURMOHAMMEDBHAI @ BABUBHAI VOHRA BHENSONWALA,RAHIBHAI NURMOHAMMEDBHAI RASOOLBHAI BHENSOWALA (VOHRA),ALMASBEN ILLIASBHAI BHENSOWALA(VOHRA),TANVIRABE ILLIASBHAI BHENSOWALA (VOHRA),NASIRABEN ILLIASBHAI BHENSOWALA (VOHRA),PARTIES OF VEHICAL NO. GJ-02-T-6512 MANAGER,UNITED INDIA INSURANCE CO LTD,PARTIES OF VEHICAL NO. GJ-7-AG-7862 ISMAIL MOHAMMED	RULE SERVED BY DS,(MR MAULIK J SHELAT),MR TEJAS M BAROT,(MR PARESH M DARJI)
24928	FA/5363/2008	20/04/2009	PHYSICAL RESEARCH LABORATORY (PRL) THRO' Y M TRIVEDI,	MR RS SANJANWALA	BHANWARLAL CHHOTALAL BAROT,GOVINDBHAI PANCHAL OWNER - PRAKASH INDUSTRIES,PRAKASHBHAI G PANCHAL OWNER - PRAKASH INDUSTRIES,COMMISSIONER,MAMLATDAR ALIEN RECOVERY BRANCH	,MR GM JOSHI,MR PRABHAKAR UPADYAY

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24929	FA/5365/2008	28/11/2008	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	THAKORE MAGANBHAI RAMSANGBHAI SINCE DECD. THROUGH HEIRS,KESHARBEN MAGANBHAI RAMSANGBHAI,THAKOR MUKESH MAGANBHAI MINOR THROUGH,KIRAN MAGANBHAI MINOR THROUGH,THAKOR TEJAL MAGANBHAI MINOR THROUGH,THAKOR RAMSANGBHAI VISHALBHAI,THAKOR JAMNABEN RAMSANGBHAI,PATEL SURESHBHAI DEVABHAI	,MR TEJAS P SATTA
24930	FA/5366/2008	02/12/2008	FULAJI VARVAJI VIHOL,	MR DILIP B RANA	ZALAWADI SAISUTHAR VIDYARTHI BHAVAN SAMITI,BHARBHAI KESHAVLAL SOLANKI,MAHENDRABHAI KHIMJIBHAI,CHANDRAKANT CHHAGANLAL PARMAR,ARVINDBHAI SHYAMALDAS,SHAILESHBHAI MANSUKHLAL,ASHOKBHAI MOHANLAL SOLANKI,DHIRAJLAL KALYANBHAI MAKWANA,JANARDANBHAI KALYANBHAI MAKWANA,MANEKLAL VALLABHDAS PARMAR,BHUPENDRABHAI SHAMALDAS MAKWANA	,MR JAYESH A KOTECHA
24931	FA/5367/2008	04/01/2016	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	CHAMPABEN NARSINHBHAI PATEL,NANDKISHOR @ BABUNARSINHBHAI PATEL (MINOR),ANITA @ ARUNA NARSINHBHAI PATEL (MINOR),DUDHIBEN MULAJIBHAI PATEL,DANABHAI RATABHAI RABARI,BHAGVANBHAI NARSINBHAI	RULE SERVED,MR MTM HAKIM
24932	FA/5368/2008	04/01/2016	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	VALLALBHAI KALUBHAI PATEL,DANABHAI RATABHAI RABARI,BHAGVANBHAI NARSINHBHAI	RULE SERVED,MR MTM HAKIM
24933	FA/5369/2008	04/01/2016	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	JADAVBHAI NARSINHBHAI SINCE DECD. THROUGH HEIRS,PARSHOTTAM JADAVBHAI MANPARA,BAGVAN JADAVBHAI MANPARA,ASHOKBHAI JADAVBHAI MANPARA,ASHWIN JADAVBHAI MANPARA,VIJAYABEN PREMAJIBHAI PATEL,DANABHAI RATABHAI RABARI,BHAGVANBHAI NARSINBHAI	,RULE SERVED,SERVED BY AFFIX. (R)
24934	FA/5370/2008	12/01/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	URVASIBEN WD/O BALVANTBHAI NATHUBHAI PATEL,BINA BALVANTBHAI PATEL MINOR,APEKSHA BALVANTBHAI PATEL,PRAVRUTI BALVANTBHAI PATEL,KAMLABEN W/O NATHUBHAI RAMBHAI PATEL,NATHUBHAI RAMBHAI PATEL,GAJJARSINGH DAYASING JAT,BAXIS SINGH KARA SINGH	,RULE SERVED,SERVED BY AFFIX. (R),MR MTM HAKIM
24935	FA/5371/2008	12/01/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	NATVARBHAI LALLUBHAI PATEL,PIYUSHKUMAR NATVARBHAI PATEL,VAISHALI NATVARBHAI PATEL,GAJJARSINGH DAYASING JAT,BAXIS SINGH KARA SINGH	SERVED BY AFFIX. (R),MR MTM HAKIM
24936	FA/5372/2008	20/07/2018	UKABHAI RAMJIBHAI,	MS SEJAL K MANDAVIA	SHRI GOVINDSINGH RUPASINGH,THE NEW INDIA ISURANCE CO.	RULE UNSERVED,MR VASANTS SHAH
24937	FA/5373/2008	04/08/2009	BARIA NAGRIK CO-OPERATIVE BANK LIMITED THROUGH,	MR ARPIT A KAPADIA	RASIKBHAI CHUNILAL DALWADI,BHARATKUMAR KALICHAND KALAL,PIYUSHBHAI RAMANBHAI PATEL,ROYAL SUNDRAM ALLIANCE INSURANCE CO. LTD (DELETED)	DELETED,RULE NOT RECD BACK,RULE SERVED,MR MURALI N DEVNANI
24938	FA/5374/2008	01/03/2012	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED MINOR RAMJIBHAI,BHUDHABHAI JEEVABHAI DEVIPUJAK,GAURIBEN BHUDABHAI DEVIPUJAK,TULSIBHAI VASHRAMBHAI KOLI,HITCHAND KUNDANDAS SINDHI	,RULE SERVED,MR RAJESH O GIDIYA,MR NIKHIL S VYAS
24939	FA/5375/2008	01/03/2012	ORIENTAL INSURANCE COMPANY LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	SHAILESH @ GOVIND SINCE DECD. THROUGH,HANUBHAI JAIRAMBHAI VANZADIYA,GEETABEN HANUBHAI VANZADIYA,TULSIBHAI VASHRAMBHAI KOLI,HITCHAND KUNDANDAS SINDHI	,RULE SERVED,MR RAJESH O GIDIYA,MR NIKHIL S VYAS

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24940	FA/5376/2008	27/11/2008	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	MAYABEN JIGNESHBHAI AMRUTBHAI PATEL,AMRUTBHAI HIRABHAI PATEL,BENIBEN AMRUTBHAI HIRABHAI PATEL,KISHAN JIGNESHBHAI PATEL MINOR THROUGH,APURVABHAI BHOGIBHAI PATEL,JIGNESHBHAI AMRUTBHAI PATEL SINCE DECD. THROUGH HEIRS,MAYABEN JIGNESHBHAI AMRUTBHAI PATEL,AMRUTBHAI HIRABHAI PATEL,BENIBEN AMRUTBHAI HIRABHAI PATEL	
24941	FA/5377/2008	20/04/2010	UNITED INDIA INSURANCE CO.LTD.,	MR RR MARSHALL	SABBIRBHAI F.GANDHI,KARAKSING MEGHASING,RAMJILAL ARYA,CHANDKHA ANVARKHA PATHAN,M/S PRINCE TRAVEL	
24942	FA/5378/2008	28/11/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	GHANSHYAMBHAI KAUSHIKBHAI PATEL,SUKHDEVBHARTI NAGBHARTI GOSWAMI,HIMANSHUBHAI JAYANTILAL KAMDAR,RAFIKMOHAMMAD NAZARMOHAMMAD,PRAFULABEN B PATEL,NATIONAL INSURANCE COMPANY LTD	
24943	FA/5379/2008	28/11/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RAMNIKBHAI MOHANBHAI KANANI,SUKHDEVBHARTI NAGBHARTI GOSWAMI,HIMANSHUBHAI JAYANTILAL KAMDAR,RAFIKMOHAMMAD NAZARMOHAMMAD,PRAFULABEN B PATEL,NATIONAL INSURANCE COMPANY LTD	
24944	FA/5380/2008	28/11/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RAMJIBHAI BHAVANBHAI PATEL,SUKHDEVBHARTI NAGBHARTI GOSWAMI,HIMANSHUBHAI JAYANTILAL KAMDAR,RAFIKMOHAMMAD NAZARMOHAMMAD,PRAFULABEN B PATEL,NATIONAL INSURANCE COMPANY LTD	
24945	FA/5381/2008	28/11/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RANIBEN RAMJIBHAI PATEL,SUKHDEVBHARTI NAGBHARTI GOSWAMI,HIMANSHUBHAI JAYANTILAL KAMDAR,RAFIKMOHAMMAD NAZARMOHAMMAD,PRAFULABEN B PATEL,NATIONAL INSURANCE COMPANY LTD	
24946	FA/5382/2008	28/11/2008	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	JAMNABEN NANJIBHAI DEVJIBHAI,JAGDISHBHAI NANJIBHAI PRAJAPATI,HARIBHAI NANJIBHAI PRAJAPATI,SANJAYKUMAR DAHYABHAI NAYAK,BHIKHABHAI DHULABHAI DARJI	,MR MTM HAKIM
24947	FA/5383/2008	10/07/2015	RANJANBEN MAFATLAL SHAH,RIMABEN MAFATLAL SHAH,MOHINIBEN MAFATLAL SHAH,RAHUL MAFATLAL SHAH	MR DN PANDYA	RAJENDRA DADAJI GAGHURADE,SALIMBHAI ISMAILBHAI KUSKIWALA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,REFUSED SERVED (R)(70),MR GC MAZMUDAR,MR HG MAZMUDAR
24948	FA/5388/2008	19/06/2019	KUNJLATABEN PURSOTTAM RADHAKISHAN CHANGOIWALA,VAIBHAV PURSOTTAM CHANGOIWALA,VANITA SANJIV BHAVLINKA	MR KASHYAP R JOSHI	MAHMADKHAN LATIFKHAN PATHAN,SAROJBEN ARUNKUMAR SHAH,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR RITURAJ M MEENA
24949	FA/5391/2008	25/02/2014	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	PRAVINBHAI BECHARDAS PATEL,RAMANBHAI BECHARDAS PATEL,MAFATBHAI BECHARDAS PATEL,SPECIAL LAND ACQUISITION OFFICER NO.2	GOVERNMENT PLEADER,RULE SERVED
24950	FA/5392/2008	25/02/2014	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	JUJARKHAN SARVARKHAN MIYA SINCE DECD THROUGH HEIRS & L.RS.,RAHEMKHAN S/O JUJARKHAN SARVARKHAN MIYA,MAHEMADKHAN S/O JARKHAN SARVARKHAN MIYA,USUFKHAN S/O JUJARKHAN SARVARKHAN MIYA,HAMEEDKHAN S/O JUJARKHAN SARVARKHAN MIYA,MADEENABEN D/O JUJARKHAN SARVARKHAN MIYA,SHARIFABEN D/O JUJARKHANSARVARKHAN MIYA,AMEENABEN WD/O JUJARKHAN SARVARKHAN MIYA,FULSAMBEN D/O JUJARKHAN SARVARKHAN MIYA,ALMABEN D/O JUJARKHAN SARVARKHAN MIYA,MERAJBEN D/O JUJARKHAN SARVARKHAN MIYA,SPECIAL LAND ACQUISITION OFFICER NO.2	GOVERNMENT PLEADER,MS KJ BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
24951	FA/5393/2008	25/02/2014	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	ISHWARBHAI BABABHAI PRAJAPATI SINCE DECD. THROUGH HEIRS,PRAJAPATI AMRUTBHAI ISHVARBHAI,PRAJAPATI LABHUBHAI ISHVARBHAI,PRAJAPATI VIMLABEN ISHVARBHAI,PRAJAPATI SHILPABEN ISHVARBHAI,SPECIAL LAND ACQUISITION OFFICER NO.2	,GOVERNMENT PLEADER,RULE SERVED,MR DG SHUKLA
24952	FA/5394/2008	25/02/2014	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	NATHALAL KHODIDAS PRAJAPATI SINCE DECD. THROUGH HEIRS,PRAJAPATI CHATURBHAI NATHABHAI,PRAJAPATI GANDABHAI NATHABHAI,PRAJAPATI RAMESHBHAI NATHABHAI,PRAJAPATI SHAKARIBEN NATHABHAI,PRAJAPATI SITABENBEN NATHABHAI,PRAJAPATI SAVITABEN NATHABHAI,PRAJAPATI KAPILABEN NATHABHAI,PRAJAPATI KRISHNABEN NATHABHAI,PRAJAPATI DAIBEN NATHABHAI,ISHVERBHAI BABBHAI PRAJAPATI SINCE DECD. THROUGH HEIRS,PRAJAPATI AMRUTBHAI ISHVARBHAI,PRAJAPATI LABHUBHAI ISHVARBHAI,PRAJAPATI VIMLABEN ISHVARBHAI,PRAJAPATI SHILPABEN ISHVARBHAI,SPECIAL LAND ACQUISITION OFFICER NO.2	,GOVERNMENT PLEADER,RULE SERVED,MR DG SHUKLA
24953	FA/5395/2008	17/02/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	KAMLESH KALABHAI VASAVA,SOMIBEN KALABHAI VASAVA,JIGNESHBHAI JERAMBHAI PATEL,RAJESHKUMAR JERAMBHAI PATEL	RULE SERVED,MR MTM HAKIM
24954	FA/5397/2008	17/10/2013	HAJI AHEMDAD KAMALDDIN QUERESHI,	MR BHARAT B SHAH,MR HARNISH V DARJI	TRANSPORT MANAGER AHMEDABAD MUNICIPAL TRANSPORT,	MR HS MUNSHAW
24955	FA/5398/2008	03/12/2008	NEW INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHIKHIBEN CHEMATIABHAI VECHIABHAI GAMIT'S,ARJUNBHAI CHEMATIABHAI VECHIABHAI GAMIT,RATILAL JANUBHAI GAMIT,JANIABHAI MATIABHAI GAMIT	,MR.HIREN M MODI
24956	FA/5399/2008	05/12/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	RUPALIBEN YASHWANTSINH CHAUHAN,	MR R N GHOTRA,(MS MANSHI A MACWAN), (MS. DIPABEN S THAKAR)
24957	FA/5400/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHIMABHAI PUNJABHAI	GOVERNMENT PLEADER,RULE SERVED
24958	FA/5401/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,MULAJIBHAI BABABHAI	GOVERNMENT PLEADER,RULE SERVED
24959	FA/5402/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,CHELABHAI REVAJI	GOVERNMENT PLEADER,RULE SERVED
24960	FA/5403/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,KODARBHAI JIVANBHAI,AMBALAL JIVANBHAI	GOVERNMENT PLEADER,RULE SERVED
24961	FA/5406/2008	06/02/2013	FARIDABEN MALANGBHAI MANSURI,MOUSIN MALANGBHAI MANSURI	MR HARESH J TRIVEDI	HAJRABIBI GULAMMOHMAD SHEIKH,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR
24962	FA/5407/2008	30/12/2008	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	SUBHASHCHANDRA NATHUBHAI,SURTUBHA KESHAJI DABHI	,MR JM BAROT
24963	FA/5408/2008	30/12/2008	ORIENTAL INSURANCE CO LTD,	MS AVANI S MEHTA	DESAI KARMANBHAI VIRAMBHAI,SURTUBHA KESHAJI DABHI	,MR JM BAROT
24964	FA/5409/2008	01/12/2008	PATEL RUPALI RASHMIKANT W/O SURYAVEERSINGH M BHULLER,	MS ROMA I FIDELIS	HARVARD INDIA SOCIETY,SURYAVEERSINGH M BULLER	
24965	FA/5414/2008	13/12/2010	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,MANUBHAI NARANBHAI PATEL	GOVERNMENT PLEADER, (MR A J PATEL)

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24966	FA/5415/2008	13/12/2010	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,CHATURBHAI TRIKAMBHAI PATEL	GOVERNMENT PLEADER, (MR A J PATEL)
24967	FA/5416/2008	13/12/2010	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,JAGATSINH RAMAJI VAGHELA	GOVERNMENT PLEADER, (MR A J PATEL)
24968	FA/5417/2008	06/02/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	VIJAYABEN WD/O MANIBHAI AMRABHAI,PRAKASHKUMAR MANILAL PARMAR MINOR,AARTHIBEN MANIBHAI PARMAR MINOR,PARESHKUMAR MANIBHAI PARMAR MINOR,PATEL HARIBHAI JETHABHAI	MR JV JAPEE,MR PRAVIN GONDALIYA
24969	FA/5418/2008	23/08/2019	UNITED INDIA INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	RAMESHBHAI CHHOTABHAI PATEL,SHANTABEN RAMESHBHAI PATEL,AJAYBHAI @ CHHOTUBHAI D PATEL,VIPUL LABORATORY THROUGH M K PATEL	RULE SERVED,MR MTM HAKIM
24970	FA/5420/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RATHOD BHIKHAJI GOBARJI DECD.THROUGH THE LRS,JAVANJI BHIKHAJI RATHOD,JANAKBA BHIKHAJI RATHOD,KRISHNABA BHIKHAJI RATHOD,NANDUBA BHIKHAJI RATHOD,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
24971	FA/5421/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	KOTHARI INDUBEN MAFATLAL DECEASED THRO KOTHARI MAFATLAL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
24972	FA/5422/2008	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR JESANGJI SHIVAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
24973	FA/5423/2008	16/02/2009	SUTHAVARA AMITABEN SATHAVARA UMESHKUMAR BABULAL,	MR JM BAROT	SATHAVARA BABUBHAI AATMARAM,SATHAVARA BHAGVATIBEN BABULAL,SATHAVARA ANILKUMAR BABULAL,SATHAVARA SAILESHKUMAR BABULAL,THAKOR VISHNUJI BHIGAJI,SATHAVARA BABUBHAI AATMARAM,UNITED INDIA INSURANCE CO LTD	,MS HINA DESAI,MR DHAVAL N VAKIL
24974	FA/5425/2008	15/01/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	NAGJIBHAI MALABHAI OD,RITUBEN NAGJIBHAI MALABHAI OD,SARDARBHAI HEMRAJBHAI VANZARA,HATAHJI SAVAJI VANZARA	,MR ABHAYKUMAR P SHAH
24975	FA/5428/2008	15/01/2009	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VALLABHBHAI PUNABHAI TANDEL (MANISAKAR),SHANTIBEN VALLABHBHAI TANDEL (MANISAKAR),CHANDRAKANT VALLABHBHAI MANISHKAR (TANDEL),KULDEEPSINGH SURATSINGH KAHLO,KULDEEPSINGH SURATSINGH KAHLO	,MR ADIL R MIRZA
24976	FA/5430/2008	09/05/2013	HEMANTKUMAR MUGATLAL @ MUKESHLAL JAISWAL,MIHIRKUMAR MUGATLAL @ MUKESHLAL JAISWAL	MR R.K.MANSURI	RAJUBHAI CHIMANLAL JAISWAL,NATIONAL INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
24977	FA/5431/2008	09/05/2013	MAYABEN RAMANLAL JAISWAL,SONALBEN RAMANLAL JAISWAL	MR R.K.MANSURI	RAJUBHAI CHIMANLAL JAISWAL,NATIONAL INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
24978	FA/5432/2008	09/05/2013	PRABHABEN DAHYABHAI JAISWAL,JAYSHREEBEN DAHYABHAI JAISWAL,ILLABEN DAHYABHAI JAISWAL,VIMLAKUMAR DAHYABHAI JAISWAL,PALAKKUMAR DAHYABHAI JAISWAL	MR R.K.MANSURI	RAJUBHAI CHIMANLAL JAISWAL,NATIONAL INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
24979	FA/5433/2008	09/05/2013	KHUSHIBEN HEMANTKUMAR JAISWAL THROUGH HEMANTKUMAR M JAISWAL,	MR R.K.MANSURI	RAJUBHAI CHIMANLAL JAISWAL,NATIONAL INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
24980	FA/5434/2008	09/05/2013	ARTIBEN HEMANTKUMAT JAISWAL,	MR R.K.MANSURI	RAJUBHAI CHIMANLAL JAISWAL,NATIONAL INSURANCE CO LTD	NOTICE SERVED
24981	FA/5435/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	KANTABEN HARJIVANDAS PATEL L.R. OF HARAJIVANDAS,BHUPENDRA HARJIVANNDAS PATEL L.R. OF HARAJIVANDAS,ASHABEN HARAJIVANDAS PATEL L.R. OF HARAJIVANDAS,SAILESH HARAJIVANDAS PATEL L.R. OF HARAJIVANDAS,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DELIPJI NAVUJI CHAVDA SINCE DECEASED THRO. LEGAL,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIPJI NAVAJICHAVADA,THE NATIONAL INSURANCE CO. LTD.	

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24982	FA/5436/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	DAHIBEN JAYANTIBHAI PATEL (MINOR) L.R. OF JAYANTIBHAI,PARESH JAYANTIBHAI PATEL (MINOR) L.R. OF JAYANTIBHAI,NAYANABEN JAYANTIBHAI PATEL (MINOR) L.R. OF JAYANTIBHAI,MANISH JAYANTIBHAI PATEL (MINOR) L.R. OF JAYANTIBHAI,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DELIPJI NAVUJI CHAVDA SINCE DECEASED THRO. LEGAL,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIPJI NAVAJICHAVADA,THE NATIONAL INSURANCE CO. LTD.	
24983	FA/5437/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	MANJULABEN DASARATHBHAI PATEL L.R. OF DASARATHLAL PATEL,KINJAL DASARATHBHAI PATEL (MINOR) L.R. OF DASARATHLAL,RAJESH DASARATHBHAI PATEL (MINOR) L.R. OF DASARATHLAL,CHETANA DASRATHBHAI PATEL (MINOR) L.R. OF DASARATHLAL,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DELIPJI NAVUJI CHAVDA SINCE DECEASED THRO. LEGAL,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIPJI NAVAJICHAVADA,THE NATIONAL INSURANCE CO. LTD.	
24984	FA/5438/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	LILABEN BABABHAI PATEL L.R. OF BABABHAI PATEL,RAMESH BABABHAI PATEL (MINOR) L.R. OF BABABHAI PATEL,DIPIKA BABABHAI PATEL (MINOR) L.R. OF BABABHAI PATEL,RAJNIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVADA SINCE DECEASED THRO. L.R.,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIPJI NAVAJICHAVADA,THE NATIONAL INSURANCE CO. LTD.	
24985	FA/5439/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BABALDAS JITARAM PATEL L.R. OF SAVITABEN B PATEL,JAYESH BABALDAS PATEL (MINOR) L.R. OF SAVITABEN B PATEL,RAJNIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVDA SINCE DECEASED THRO. L.R.,NAVAJI SONAJI CHAVDA,HANSABEN W/D OF DILIPJI NAVAJI CHAVADA,THE NATIONAL INSURANCE CO. LTD.	
24986	FA/5440/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	RAKESHBHAI PARASOTTAMDAS PATELL.R.OF SNEHABEN RAKESH PATEL,NAKITABEN PARASOTTAMDAS PATEL L.R.OF SNEHABEN RAKESH PATEL,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVADA,NAVAJI SONAJI CHAVADA,HANSABEN WD/O DILIPJI NAVAJI CHAVADA,THE NATIOANAL INSURANCE CO LTD	
24987	FA/5441/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BHAKTIBHAI KACHARDAS PATEL L.R.OF DECEASED VANITA B PATEL,MUKESH BHAKTIBHAI PATEL L.R.OF DECEASED VANITA B PATEL,SUSILABEN BHAKTIBHAI PATEL L.R.OF DECEASED VANITA B PATEL,JITENDRA BHAKTIBHAI PATEL-MINOL.R.OF DECEASED VANITA B PATEL,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVDA SINCE DECEASED THRO. LEGAL,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIPJI NAVAJICHAVADA,THE NATIONAL INSURANCE CO. LTD	

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24988	FA/5442/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	HANSABEN DILIPAJI CHAVDA L.R. OF DILIPJI CHAVADA,PRAKASHBEN DILIPJI CHAVDA (MINOR) L.R. OF DILIPAJI,RAJPALSINH DILIPJI CHAVDA (MINOR) L.R. OF DILIPAJI,YUVRAJSINHY DILIPJI CHAVDA (MINOR) L.R. OF DILIPAJI,NAVUJI SONAJI CHAVDA L.R. OF DILIPJI CHAVDA,NAVUBA NAVUJI CHAVADA L.R. OF DILIPJI CHAVDA,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVADA SINCE DECEASED THRO L.R.,NAVAJI SONAJI CHAVADA,HANSABEN W/D DILIPJI NAVAJI CHAVADA,THE NATIONAL INSURANCE CO. LTD	
24989	FA/5443/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BABUBHAI MOHANDAS PATEL L.R.OF DECEASED VIUDHDHABEN,KAMALESH BABUBHAI PATEL L.R.OF DECEASED VIUDHDHABEN,RANUKABEN BABUBHAI PATEL-MINORL.R.OF DECEASED VIUDHDHABEN,NARESH BABUBHAI PATEL-MINOR L.R.OF DECEASED VIUDHDHABEN,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVDA SINCE DECEASED THRO. LEGAL,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIPJI NAVAJICHAVADA,THE NATIONAL INSURANCE CO. LTD	
24990	FA/5444/2008	04/12/2008	THE NEW INDIA ASSURANCE CO. LTD.,	(MR HASMUKH THAKKER)	BABUBHAI MOHANDAS PATEL,RANJIBHAI VAGHABHAI AYYAR,RATIBEN RUPA GOPAL,DILIPJI NAVUJI CHAVADA SINCE DECEASED THRO. L.R.,NAVAJI SONAJI CHAVADA,HANSABEN W/D OF DILIP NAVAJI CHAVADA,THE NATIONAL INSURANCE CO. LTD.	
24991	FA/5445/2008	08/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	RAJESH NATUBHAI PATEL,SONIYABEN W/O. RAJESHBHAI PATEL,MONILKUMAR X/O. RAJESHBHAI PATEL,JOYKUMAR S/O. RAJESHBHAI PATEL,SPECIAL LAND AQUISITION OFFICER	GOVERNMENT PLEADER,DECEASED LITIGANT,MR YH VYAS
24992	FA/5446/2008	08/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	CHANDRIKABEN JAYANTIBHAI PATEL,SPECIAL LAND AQUISITION OFFICER	GOVERNMENT PLEADER,MR YH VYAS
24993	FA/5447/2008	08/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	NATUBHAI KESHAVLAL PATEL,SPECIAL LAND AQUISITION OFFICER	GOVERNMENT PLEADER,MR YH VYAS
24994	FA/5448/2008	08/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	ASHOKBHAI PUNJABHAI PATEL,SPECIAL LAND AQUISITION OFFICER	GOVERNMENT PLEADER,MR YH VYAS
24995	FA/5449/2008	08/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	ASHIBEN MAGHABHAI LEGAL HEIR OF MAGHABAHI,DECEASED RAMANBHAI MADHABHAI MAKWANA,DECEASED CHANDRAKANT MADHABHAI MAKWANA,JASHIBEN MADHABHAI MAKWANA,VINODBHAI MADHABHAI MAKWANA,KOKILABEN MADHABHAI MAKWANA,BABUBEN W/O.RAMANBHAI M. MAKWANA,JASMINABEN D/O.RAMANBHAI M. MAKWANA,KALPESHBHAI S/O.RAMANBHAI M. MAKWANA,SAVITABEN CHANDRAKANT MAKWANA,JAGDISHBHAI CHANDRAKANT MAKWANA,SPECIAL LAND AQUISITION OFFICER	,GOVERNMENT PLEADER,DECEASED LITIGANT,MR YH VYAS
24996	FA/5450/2008	04/12/2008	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	GITABEN PARESHBHAI PATHRA,G S R T C THROUGH DEPOT MANAGER,CHANDRIKABEN PARESHBHAI KATHIRIA	
24997	FA/5451/2008	02/08/2019	HANIFSA HUSSAINSA @ HANIFSA BABUBHAI FAKIR,	MR PANKAJ R DESAI	PURANMAL RAMCHANDRA SUTHAR,NEW INDIA ASSURANCE CO. LTD,MAHMMAD YUSUFBHAI MUSABHAI THEBA,ORIENTAL INSURANCE CO. LTD DELETED AS PER ORD.DT.29/04/09	DELETED,RULE SERVED,MR MA PAREKH,MR SHASHIKANT S GADE

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24998	FA/5453/2008	20/07/2015	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD,	MR AJAY R MEHTA	RAMPRASAD SHANTILAL,BHARATKUMAR SHANTILAL PATHAK SINCE DECD THRO.HIS HEIRS.,LILABEN WD/O.BHARATKUMAR SHANTILAL PATHAK,INDRAVADAN S/O.BHARATKUMAR SHANTILAL PATHAK,PARULBEN D/O.BHARATKUMAR SHANTILAL PATHAK,JIVIBEN SHANTILAL SANKALCHAND,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR MAHESH BHAVSAR
24999	FA/5454/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	ABEDBHAI BACHUBHAI VHERIYA L.R.OF DECD.,MUMTAZBEN ABEDBHAI VHERIYA L.R.OF DECD.,FARUKH M SOMRA	
25000	FA/5455/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	GAYATRIBEN CHHAGANBHAI MACHHI L.R.OF DECD.,MUKESHKUMAR CHHAGANBHAI MACHHIL.R.OF DECD.,FARUKH M SOMRA	
25001	FA/5456/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BABARBHAI VAGHRI L.R. OF DECD.,BIJALBHAI CHHOTABHAI VAGHRI L.R.OF DECD.,FARUKH M SOMRA	
25002	FA/5457/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SAVITABEN JIVABHAI VAGHRI MINOR,CHAMPABEN JIVABHAI VAGHRI L.R.OF DECD.,RAJESH JIVABHAI VAGHRI L.R.OF DECD.,FARUKH M SOMRA	
25003	FA/5458/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	DHANIBEN GULABBHAI VAGHRI MINOR,ISHWARBHAI GULABBHAI VAGHRI MINOR,PARVATIBEN GULABBHAI VAGHRI MINOR,BIKKALBHAI GULABBHAI VAGHRI MINOR,LAVGHANBHAI KARSANBHAI VAGHRI,JIVIBEN LAVGHANBHAI VAGHRI,FARUKH M SOMRA	
25004	FA/5459/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BHIKHABHAI ANTOLBHAI VAGHRI L.R.OF DECD.,SUKHABHAI BHIKHABHAI VAGHRI L.R.OF DECD.,URMILA BHIKHABHAI VAGHRI MINOR,VIRAM BHIKHABHAI VAGHRI MINOR,FARUKH M SOMRA	
25005	FA/5460/2008	05/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAMUBHAI MOTIBHAI VAGHRI L.R. OF DECD.,RAMANBHAI RAMUBHAI VAGHRI MINOR,FARUKH M SOMRA	
25006	FA/5461/2008	15/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BHAGABHAI TALASIBHAI PATEL,NATVARBHAI LALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25007	FA/5462/2008	15/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BHAGABHAI RANCHHODBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25008	FA/5463/2008	15/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	DAHYABHAI NAGARBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25009	FA/5464/2008	15/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	GANDABHAI AMTHABHAI PATEL,AMBALAL PRANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25010	FA/5465/2008	15/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BECHARBHAI KHODABHAI SINCE DECD. THROUGH HEIRS,PATEL ANILBHAI BECHARBHAI,PATEL NALVARBHAI BECHARBHAI,PATEL DANIBE BECHARBHAI,KESHAVLAL KHODABHAI,SPECIAL LAND ACQUISITION OFFCIER	,GOVERNMENT PLEADER
25011	FA/5466/2008	15/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL JAYANTIBHAI MAFATLAL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25012	FA/5467/2008	22/09/2017	VIBHABEN W/D. OF SANATKUMAR JAYANTILAL PANDYA,MINOR KRUTIBEN SANATKUMAR PANDYA,MINOR SHRUTIBEN SANATKUMAR PANDYA,MINOR DIPAKKUMAR SANATKUMAR PANDYA,MINOR PRATIKKUMAR SANATKUMAR PANDYA,MANJULABEN W/DO. JAYANTILAL SOMESHWAR PANDYA(DELEED)	MR MTM HAKIM	BABUBHAI ISHWARBHAI BHOI,HEMLATABEN NITINBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS LILU K BHAYA,MRS SUMAN KHARE
25013	FA/5469/2008	17/01/2009	G.S.R.T.C.,	MR HARDIK C RAWAL	HANSABHAI @ HANSRAJBHAI DHANABHAI PRAJAPATI,NATVARBHAI BABUBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25014	FA/5470/2008	18/12/2008	ORIENTAL INSURANCE CO LTDD,	MR KK NAIR	AMBABEN TALKABHAI SAVSIBHAI PRAJAPATI,MOHANBHAI TALKABHAI SAVSIBHAI PRAJAPATI,MAHUDABHAI TALKABHAI SAVSIBHAI PRAJAPATI,MERUBHAI TALKABHAI SAVSIBHAI PRAJAPATI,ABUBEN SAVSIBHAI PRAJAPATI,LAL MAHMED AHMEDBHAI KURESHI	,MR. S. M. GOHIL
25015	FA/5471/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI VASHRAMBHAI SINCE DECD. THROUGH HEIRS,VAIKUNTHBHAI GOVINDBHAI	,MR NITIN M AMIN
25016	FA/5472/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL KALYANBHAI,KANTIBHAI KALYANBHAI	MR NITIN M AMIN
25017	FA/5473/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI MOHANBHAI,	MR NITIN M AMIN
25018	FA/5474/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI KALYANBHAI,	
25019	FA/5475/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RADHABEN BALUBHAI,SONIBEN RANABHAI,BHAINABEN RAMBHAI,MOYADBEN JIVABHAI	,MR NITIN M AMIN
25020	FA/5476/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI SONINGBHAI,RANABHAI SONINGBHAI,RAMBHAI SONINGBHAI,JIVABHAI SONINGBHAI	,MR NITIN M AMIN
25021	FA/5477/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVABHAI HAMIRBHAI,CHHAGANBHAI GIGABHAI SINCE DECD. THROUGH HEIRS,DHIRUBHAI CHHAGANBHAI,KAMLESHBHAI CHHAGANBHAI,SAVITABEN CHHAGANBHAI,BHIKHABHAI KANABHAI	,MR NITIN M AMIN
25022	FA/5478/2008	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUGHNATHBHAI MULUBHAI SINCE DECD. THROUGH HEIRS,DILSUKHBHAI RUGHNATHBHAI,BHAWANBHAI RUGHNATHBHAI	,MR NITIN M AMIN
25023	FA/5479/2008	05/12/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	MUMTAZBEN AKBARBHAI VORA,SALIMBHAI AKBARBHAI VORA,AYUBBHAI AKBARBHAI VORA,MEHBOOBBHAI AKBARBHAI VORA,NAZMABEN AKBARBHAI VORA,NIKUNJBHAI ROHITBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD,MUKESH SOMABHAI PATEL	
25024	FA/5480/2008	05/12/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	KANTABHAI AJITSINH VAGHELA,NIKUNJBHAI ROHITBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD,MUKESH SOMABHAI PATEL	
25025	FA/5481/2008	05/12/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	GANDAJI PRATAPJI CHAUHAN,NIKUNJBHAI ROHITBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD,MUKESH SOMABHAI PATEL	
25026	FA/5482/2008	05/12/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	SHIVAJI MADHUJI CHAUHAN,NIKUNJBHAI ROHITBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD,MUKESH SOMABHAI PATEL	
25027	FA/5483/2008	05/12/2008	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	VELUJI SADUJI CHAUHAN,NIKUNJBHAI ROHITBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD,MUKESH SOMABHAI PATEL	
25028	FA/5484/2008	05/12/2008	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	NAINABEN RASIKBHAI BHAVANI,G S R T C THROUGH DEPOT MANAGER,CHANDRIKABEN PARESHBHAI KATHIRIA	
25029	FA/5485/2008	05/12/2008	UNITED INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	PATEL PRAGATIBEN NATUBHAI @ NATWARBHAI,PATEL DEVENDRAKUMAR KANTILAL,PATEL KANTILAL AMTHARAM,KALPESHKUMAR NATWARLAL PATEL,RANCHHODBHAI GANESHBHAI PATEL,NATIONAL INSURANCE CO LTD	
25030	FA/5486/2008	01/08/2011	GENERAL MANAGER OIL & NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	SAVITABEN GIRDHARLAL PATEL,SPECIAL LAND ACQUISITION OFFICER ONGC LTD	GOVERNMENT PLEADER,RULE SERVED
25031	FA/5487/2008	01/08/2011	GENERAL MANAGER OIL & NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	JAYANTIBHAI AMBARAM BHAGVANDASPATEL,SPECIAL LAND ACQUISITION OFFICER ONGC LTD	RULE SERVED

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25032	FA/5488/2008	01/08/2011	GENERAL MANAGER OIL & NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	MANGALBHAI AMBALAL TRIVEDI,SPECIAL LAND ACQUISITION OFFICER ONGC LTD	RULE SERVED
25033	FA/5492/2008	24/09/2013	ANITA MAHADEV HUMBE,MANASVI MAHADEV HUMBE MINOR,MANAS MAHADEV HUMBE MINOR,YASHWANT PITHOBA HUMBE,GOJABAI YASHWANT HUMBE	MR KASHYAP R JOSHI	RAGHUNATH GAHANINATH MOLANE,ORIENTAL INSURANCE CO LTD	RULE SERVED,MS KARUNA V RAHEVAR
25034	FA/5493/2008	25/07/2011	CHANDHALBAHEN JAYMAL DAYAL,BALVANTBHAI JAYMAL DAYAL,DILIPBHAI JAYMAL DAYAL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ),STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25035	FA/5494/2008	25/07/2011	SOMABHAI SHANKARBHAI PATEL DECEASED THRO LEGAL HEIRS,AMBABEN WD/O SOMABHAI SHANKARBHAI PATEL,LAXMIBEN D/O SOMABHAI SHANKARBHAI PATEL,KARSANBHAI SOMABHAI PATEL,MADHUBEN D/O SOMABHAI SHANKARBHAI PATEL,PARVATIBEN D/O SOMABHAI SHANKARBHAI PATEL,GITABEN WD/O SOMABHAI SHANKARBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ),STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25036	FA/5495/2008	25/07/2011	YAKUBVALI BAGAS,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ),STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25037	FA/5497/2008	08/12/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	PAMIBEN GANDUBHAI,MANJIBHAI GANDUBHAI KHORIYA,ASHOKBHAI JAYANTILAL TRIVEDI	
25038	FA/5498/2008	08/09/2009	SHIMSHAY D/O SHIRISHCHANDRA C PARMAR,	MR NIRAV C THAKKAR	JESURAN GEORGE CHRISTIAN,	RULE SERVED,MR ZUBIN F BHARDA
25039	FA/5499/2008	08/12/2008	NEW INDIA ASSURANCE COMPANY LTD,	(MR HASMUKH THAKKER)	JORUBHA PANCHAJI JETHWA,DHOLA HIRA KESHRANI	
25040	FA/5500/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SENDHABHAI JIVABHAI PATEL SINCE DECD. THROUGH HEIRS,KAPILABEN SENDHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,(MR A J PATEL)
25041	FA/5501/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	NATVARLAL KESHAVLAL SINCE DECDTHROUGH HIS HEIRS AND L.RS.,LALITABEN WD/O.NATVARLAL KESHAVLAL PATEL,NIMABEN NATVARLAL KESHAVLAL PATEL,URVIBEN NATVARLAL KESHAVLAL PATEL,ALPABEN NATVARLAL KESHAVLAL PATEL,PARESHBHAI NATVARLAL KESHAVLAL PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25042	FA/5502/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	TRIKAMLAL HARGOVINDDAS SINCE DECD THROUGH HIS HEIRS & LRS.,SHANTABEN WD/O.TRIKAMBHAI HARGOVINDBHAI PATEL,JALPABEN TRIKAMBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25043	FA/5503/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SHAKARABHAI SHANABHAI PATEL SINCE DECD HIS HEIRS AND L.RS.,HARIKRUSHNABHAI SHANABHAI PATEL,RASIKBHAI SHANABHAI PATEL,VASUDEVBHAI SHANABHAI PATEL,LILABEN SHANABHAI PATEL,JAYANTIBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,MR SHITAL R PATEL
25044	FA/5504/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	AMRATBHAI SOMABHAI PATEL,SINCEDECD.THRU HIS HEIRS & L.RS,HEMANTBHAI AMRUTBHAI PATEL,PRAVINBHAI AMRUTBHAI PATEL,PRAFULBHAI AMRUTBHAI PATEL,BINABEN AMRUTBHAI PATEL,HARSHABEN AMRUTBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
25045	FA/5505/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BHARATKUMAR PARSHOTTAMBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR SHITAL R PATEL
25046	FA/5506/2008	08/06/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	ARJUNJI SHIVUJI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER

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25047	FA/5507/2008	15/06/2015	DY. GENERAL MANAGER,	MR AJAY R MEHTA	LALITKUMAR JAYANTIBHAI PATEL,SINCE DECD.THRU HIS HEIRS & LRS,JASHODABEN WD/O LALITKUMAR J.PATEL,,NIKULBHAI LALITKUMAR J.PATEL,CHANDRAKANT JAYANTIBHAI PATEL,SUSHILABEN JAYANTIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25048	FA/5508/2008	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	DASHRATHBHAI SOMNATH NAYAK,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25049	FA/5509/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,PATEL SURENDRAKUMAR RATILAL	GOVERNMENT PLEADER, (MR A J PATEL)
25050	FA/5510/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,AMBALAL MADHAVDAS SINCE DECD. THROUGH HEIRS,PATEL VISHNUBHAI AMBALAL	,GOVERNMENT PLEADER, (MR A J PATEL)
25051	FA/5511/2008	13/12/2010	PROJECT GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,THAKORJI SHANAJI MANGAJI	GOVERNMENT PLEADER, (MR A J PATEL)
25052	FA/5512/2008	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,THAKORE JUHAJI NATHAJI	GOVERNMENT PLEADER, (MR A J PATEL)
25053	FA/5513/2008	10/12/2008	G S R T C,	MRS VASAVDATTA BHATT	JAYESHBHAI NARHARILAL VYAS,SHASHIKANT BHOGILAL MODI,CHANDRAKANT JOITARAM VYAS,JITUBHAI NARHARILAL VYAS,NEW INDIA INSURANCE CO LTD	
25054	FA/5514/2008	10/12/2008	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHIKHIBEN RATUBHAI PARMAR,PAPADEVI MOHANRAY,DAMARBHAI G PARMAR,UNITED INDIA INSURANCE CO	,(MR MAULIK J SHELAT)
25055	FA/5515/2008	15/12/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHURIBEN DALABHAI SANGHADA,MAHENDRASINH @ MOHANSINH ABHESINH BARIA	
25056	FA/5516/2008	15/12/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BABUBHAI SHANIBHAI BHURIA,MAHENDRASINH @ MOHANSINH ABHESINH BARIA	
25057	FA/5517/2008	15/12/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KAMSING NARUBHAI BHURIA,MAHENDRASINH @ MOHANSINH ABHESINH BARIA	
25058	FA/5518/2008	15/12/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	GALBABHAI BHAVJIBHAI MAVI,MAHENDRASINH @ MOHANSINH ABHESINH BARIA	
25059	FA/5519/2008	15/12/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	CHHATRABHAI VARSINGBHAI DAMOR,MAHENDRASINH @ MOHANSINH ABHESINH BARIA	
25060	FA/5520/2008	15/12/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NARMADABEN BABUBHAI BARIA (KOLI),MAHENDRASINH @ MOHANSINH ABHESINH BARIA	
25061	FA/5521/2008	10/12/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	AJITSINH JAGATSINH DARBAR,KATARIA METALS AND ALLOYS PVT LTD	
25062	FA/5522/2008	07/01/2016	DINESHCHANDRA SUMANCHAND PATEL,	MR HARSHAD K PATEL	HARESHBHAI JAGDISHBHAI MODI,HARESHBHAI JAGDISHBHAI MODI,ORIENTAL INSURANCE CO. LTD.,RANCHHODBHAI DEVJIBHAI PATEL,CHAIRMAN	RULE SERVED,MRS VASAVDATTA BHATT,MR KK NAIR,MR KASHYAP R JOSHI
25063	FA/5523/2008	29/01/2009	G.S.R.T.C.,K.D.KATARI	MRS VASAVDATTA BHATT	HEIRS OF DECD. DILBASINH PURANSINH JAT,PURANSINH KARTARSINH (FATHER),AMRIKKAUR PURANSINH JAT (MOTHER)	,(MR NALIN K THAKKER)
25064	FA/5526/2008	18/12/2008	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	RANJITSINH @ MORARJI DALPATSINH VAGHELA,VIRSHANGBHAI SHAKUDABHAI VADAVAI,NARENDRASINH NARVERSINH VAGHELA	,MR DIPAK R DAVE,MR SN GAJENDRAGADKAR

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25065	FA/5527/2008	18/12/2008	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	PUROHIT KHEGARJI CHAMNAJI,GANPATBHAI MAGANBHAI HARIJAN,LAL MAHMED AHMEDBHAI KURESHI	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
25066	FA/5528/2008	21/09/2017	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	SHARDABEN RAJENDRAKUMAR RAMSINGH BAROT,KIRTIBEN RAJENDRAKUMAR BAROT MINOR,SMITA RAJENDRAKUMAR BAROT MINOR,PRAKASH RAJENDRAKUMAR BAROT MINOR,SANJAY RAJENDRAKUMAR BAROT MINOR,DIVYA RAJENDRAKUMAR BAROT MINOR,KAMLABEN RAMSINH BAROT,KALUBHAI BHURABHAI RAVAL,G S R T C,ALTAF HUSEIN YUSUF PATEL,SAUKAT ISMILE RASULBHAI	RULE SERVED,MR SUNIL S JOSHI,MR RITURAJ M MEENA,MR VIJAL P DESAI
25067	FA/5529/2008	11/12/2008	GANGARAM BALUBHAI GANGODA,	MR RK MISHRA	BANIBEN BHAYUBHAI CHAUDHARY,RAJESH BHAYUBHAI CHAUDHARY	
25068	FA/5530/2008	25/04/2012	HEMANTKUMAR BHAGUBHAI PATEL,	MR SANDIP C SHAH	HARISHCHANDRASINH AJITSINH JADEJA,UNITED INDIA INSURANCE COMPANY LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,(MR PARESH M DARJI),MR NITIN T GANDHI
25069	FA/5531/2008	25/04/2012	HEENABEN BHAGUBHAI PATEL,	MR SANDIP C SHAH	HARISHCHANDRASINH AJITSINH JADEJA,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,(MR PARESH M DARJI),MR NITIN T GANDHI
25070	FA/5532/2008	03/09/2014	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	JIVRAM RAJA HADIYA,SAKARBEN JIVRAM HADIYA,ANSUYA MANJI HADIYA MINOR,VIPUL MANJI HADIYA MINOR,PRAKASH LUMBHARAM CHAUDHARY,LUMBHARAM KHIMA RAM CHAUDHARY	RULE SERVED,MR.HIREN M MODI
25071	FA/5533/2008	03/09/2014	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	JIVRAM RAJA HADIYA,SAKARBEN JIVRAM HADIYA,ANSUYA MANJI HADIYA MINOR,VIPUL MANJI HADIYA MINOR,PRAKASH LUMBHARAM CHAUDHARY,LUMBHARAM KHIMA RAM CHAUDHARY	RULE SERVED,MR.HIREN M MODI
25072	FA/5534/2008	16/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	DANABHAI VASTABHAI THAKOR SINCE DECD. THROUGH HEIRS,THAKOR NATHIBEN DANABHAI,THAKOR GITABEN DANABHAI,THAKOR PRATAPBHAI DANABHAI,THAKOR TINABHAI DANABHAI,THAKOR KAILASHBEN DANABHAI,THAKOR VASTABHAI DALABHAI,SANGSING BHOJRAJSING RAJPUT,RITU ROADLINES	,MR HARSHIT S TOLIA
25073	FA/5535/2008	16/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	THAKOR AJMALBHAI VASTABHAI,SANGSING BHOJRAJSING RAJPUT,RITU ROADLINES	
25074	FA/5537/2008	27/09/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SHALIMAR INDUSTRIES LTD.,	MR NISHITH P THAKKAR
25075	FA/5538/2008	15/12/2008	UNION OF INDIA,ASSISTANT SECURITY OFFICER,BABUBHAI SAVABHAI VADEDARA	MS AVANI S MEHTA	MAHENDRAPRASAD ATWARI MEHTO,SANGITADEVI MAHENDRAPRASAD MEHTO	MR MOHSIN M HAKIM
25076	FA/5539/2008	15/12/2008	UNION OF INDIA,ASSISTANT SECURITY OFFICER,BABUBHAI SAVABHAI VADEDARA	MS AVANI S MEHTA	MAHENDRAPRASAD ATWARI MEHTO,	MR MOHSIN M HAKIM
25077	FA/5540/2008	03/05/2019	ABHRAM GAGUBHAI,JUBEDABEN ABHRAM RAUMA,ANWARBHAI ABHRAM RAUMA,RAZAQ ABHRAM RAUMA,AKBAR ABHRAM RAUMA,ABDUL ABHRAM RAUMA,HAVIBEN GAGUBHAI RAUMA	MR HARSHAD K PATEL	RAMESHKUMAR MANPHULSINH CHAHER (JAAT),TRANSPORT CORPORATION OF INDIA LTD.,THE NEW INDIA ASSURANCE CO. LTD.,JALABHAI GAGUBHAI DANGAR,THE UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RITURAJ M MEENA,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25078	FA/5541/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	MUKESHKUMAR JAMSINH VAGHELA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25079	FA/5542/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	JAISINH GULABSINH VAGHELA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25080	FA/5543/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	VARSHABEN INDRAJEETSINH VAGHELA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25081	FA/5544/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	RAMESHBHAI KABHABHAI TADVI,SUMABHAI KASURBHAI TADVI,MANIBEN KASURBHAI TADVI,KEVALBHAI KASURBHAI TADVI,RAMANBHAI KASURBHAI TADVI,LAKHIBEN GORDHANBHAI TADVI,SPECIAL LAND ACQUISITION OFFICER	,MR VIREN G DAVE
25082	FA/5545/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	LAXMIBEN AMBALAL GULABBHAI,SPECIAL LAND ACQUISITION OFFICER	
25083	FA/5546/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	MANIBHAI JINABHAI TADVI SINCE DECD. THROUGH HEIRS,JINIBEN MANIBHAI TADVI,PREMIBEN MANIBHAI TADVI,NANDUBEN MANIBHAI TADVI,VIDHYABEN MANIBHAI TADVI,SHANBHAI MANIBHAI TADVI,BHAGABHAI MANIBHAI TADVI,SPECIAL LAND ACQUISITION OFFICER	
25084	FA/5547/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	MUKESHKUMAR JAMSINH VAGHELA,SPECIAL LAND ACQUISITION OFFICER	
25085	FA/5548/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	SOMABHAI KASUBHAI TADVI,RAMESHBHAI KABHAYBHAI TADVI,LAXMIBEN GORDHANBHAI TADVI,SPECIAL LAND ACQUISITION OFFICER	
25086	FA/5549/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	CHIMANBHAI KARSHANBHAI TADVI SINCE DECD. THROUGH HEIRS,DIVALIBEN CHIMANBHAI TADVI,GANGABEN CHIMANBHAI TADVI,ARVINDBHAI CHIMANBHAI TADVI,SPECIAL LAND ACQUISITION OFFICER	
25087	FA/5550/2008	05/03/2014	GENERAL PROJECT MANAGER AHMD. PROJECT,	MR AJAY R MEHTA	JAMSINH GULABSINH VAGHELA POA JAVJIBA JALAMSINH,SPECIAL LAND ACQUISITION OFFICER	
25088	FA/5556/2008	15/12/2008	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	KAILASHBEN ISHWARBHAI RAMANBHAI VADI,MUKESHBHAI KANTIBHAI PARMAR,NEW INDIA ASSURANCE CO LTD,ARJANBHAI AETABHAI VADI	
25089	FA/5557/2008	15/12/2008	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	BACHUBHAI MOHANBHAI VADI,MUKESHBHAI KANTIBHAI PARMAR,NEW INDIA ASSURANCE CO LTD,ARJANBHAI AETABHAI VADI	
25090	FA/5558/2008	15/12/2008	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	ISHWARBHAI RAMANBHAI VADI,MUKESHBHAI KANTIBHAI PARMAR,NEW INDIA ASSURANCE CO LTD,ARJANBHAI AETABHAI VADI	
25091	FA/5560/2008	15/12/2008	NATIONAL INSURANCE COMPANY LTD.,	MS MEGHA JANI	ASHOKBHAI CHHOTABHAI PARMAR,PRUTHVISINH VAKHATSINH SODHA,LATIFBHAI MOHMMADDAS MAMAN,DESAIBHAI MOTHABHAI PATEL,UNITED INSURANCE COMPANY	
25092	FA/5561/2008	15/12/2008	ICICI LOMBARD GENERAL INSURANCE CO.LTD,	MS MEGHA JANI	VINODBHAI HIRABHAI VADHER,DASHRATHBHAI PRATAPBHAI THAKOR,IFFCO TOKIYO GENERAL INSURANCE COMPANY,MOHANBHAI MAFABHAI SINDHAV,VADHER HIRABHAI LADHUBHAI	
25093	FA/5562/2008	14/06/2018	SHARDABEN WD/O MAHADEVBHAI LUKHABHAI KULKARNI,	MR PJ MEHTA,MR KUNAL M SHAH	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
25094	FA/5564/2008	30/06/2009	ABDUL KARIM UMARBHAI TAI,	MR DAKSHESH MEHTA	MEHBOOB UMARBHAI TAI,	(MR JB PARDIWALA)
25095	FA/5565/2008	19/11/2019	HEIRS DECEASED GOPIBHAI ALIAS GOPALBHAI ALIAS GIRISHBHAI,MINOR SHRUTI GIRISHBHAI DOSHI,MINOR SHUBHAM GIRISHBHAI DOSHI,KANAKBHAI CHANDUBHAI DOSHI,CHANDULAL VANMALIDAS DOSHI	MS PAURAMI B. SHETH	SAMATBHAI HARBHAMBHAI GADHAVI,RAMSINH DANSINH PARMAR,THE NEW INDIA ASSURANCE CO LTD,BHADRESHBHAI VALLABHDAS BAVISHI,THE NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25096	FA/5567/2008	16/07/2009	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	VASUDEV ASHOKKUMAR VISANDAS,	MR KB PANERI
25097	FA/5570/2008	16/12/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	DIWALIBEN RAISINGBHAI KOLI SINCE DECD. THROUGH HEIRS,RAISINGBHAI MOTIBHAI KOLI,MANUBHAI RAISINGBHAI KOLI,RAMESHBHAI RAISINGBHAI KOLI,BHUPATBHAI RAISINGBHAI KOLI,BHANUBHAI RAISINGBHAI KOLI,REKHABEN RAISINGBHAI KOLI,RAMESHBHAI NATHABHAI KOLI,NATHABHAI @ NATHUBHAI NARSHIBHAI JINJUWADIA SINCE DECD.	
25098	FA/5571/2008	16/12/2008	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	DUDHIBEN CHHAGANBHAI,RAMESHBHAI NATHABHAI KOLI,NATHABHAI @ NATHUBHAI NARSHIBHAI JINJUWADIA SINCE DECD.	
25099	FA/5572/2008	04/09/2009	HEMRAJ FLOUR MILL,NALINBHAI HEMRAJ MODI,VIJAYBHAI HEMRAJ MODI,DHRUMIL VIJAYBHAI MODI,HEMRAJ MANILAL MODI	MR. D. P. KINARIWALA,MR.SUBHASH G BAROT	RAJENDRAKUMAR SEVANTILALNI COMPANY,	MR SUNIL K SHAH
25100	FA/5573/2008	15/12/2008	G S R T C THRO' DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	DIPUBHAI @ DIPSINH JADEJA,VAJUBHAI DIPSINH JADEJA,BHARATSINH DIPSINH JADEJA,VIRENDRASINH DIPSINH JADEJA,PRAVINSINH DIPSINH JADEJA,MANSUKHBHAI VASHRAMBHAI KHIMSURIYA,KARSHANBHAI MULJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	
25101	FA/5574/2008	15/12/2008	G S R T C THRO' DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	MEENABEN POPATBHAI SABHAYA,POPATBHAI CHANABHAI SABHAYA,JAMNABEN POPATBHAI SABHAYA,KIRITBHAI POPATBHAI SABHAYA,KAMLESH POPATBHAI SABHAYA,MANSUKHBHAI VASHRAMBHAI KHIMSURIYA,KARSHANBHAI MULJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	
25102	FA/5575/2008	15/12/2008	G S R T C THRO' DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	VANITABEN PRAVINKUMAR DEVMURAI,SHANTABEN MOHANDAS,BAJRANG,ASHWIN,MANSUKHBHAI VASHRAMBHAI KHIMSURIYA,KARSHANBHAI MULJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	
25103	FA/5576/2008	15/12/2008	G S R T C THRO' DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	JYOTSNABEN NARANBHAI KAPURIYA,MANSUKHBHAI VASHRAMBHAI KHIMSURIYA,KARSHANBHAI MULJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	
25104	FA/5577/2008	15/12/2008	G S R T C THRO' DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	RAVIBHAI AMRUTLAL PADALIYA,MANSUKHBHAI VASHRAMBHAI KHIMSURIYA,KARSHANBHAI MULJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	
25105	FA/5578/2008	15/12/2008	G S R T C THRO' DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT	NAVNEETKUMAR DINESHCHANDRA ZALA,MANSUKHBHAI VASHRAMBHAI KHIMSURIYA,KARSHANBHAI MULJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	
25106	FA/5579/2008	29/08/2019	GUJARAT STATE ROAD TRASNPORT CORPORATION,PRATAPSINH UDESINH PARMAR	MRS VASAVDATTA BHATT	VILASBEN KESARISINH MAHIDA,MINOR KARAMSINH KESARISINH MAHIDA,MINOR SHAJVANTSINH KESARISINH MAHIDA,DRIVER OF MINIDOR RICKSHAW NO.GJ-6-X-4793 (DECD.),,MAHENDRABHAI JASHUBHAI PARMAR,NEW INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR.HIREN M MODI
25107	FA/5585/2008	17/12/2008	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MAHENDRABHAI @ MACHHINDAR JANARDAN AHIR,PRAMILABEN GOTULAL GURAB	
25108	FA/5586/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL KALYANBHAI,KANTIBHAI KALYANBHAI	MR NITIN M AMIN
25109	FA/5587/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI MOHANBHAI,	MR NITIN M AMIN

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25110	FA/5588/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHASHIKANTBHAI SAVJIBHAI,	
25111	FA/5589/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI KALYANBHAI'S ADMINISTRATOR MANSUKHLAL GOVINDLAL,	MR NITIN M AMIN
25112	FA/5590/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANUSHANKAR RAMJIBHAI,	MR NITIN M AMIN
25113	FA/5591/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI MOHANBHAI,	MR NITIN M AMIN
25114	FA/5592/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUGHNATHBHAI MULUBHAI SINCE DECD. THROUGH HEIR,DILSUKHBHAI RUGHNATHBHAI,BHAVANBHAI RUGHNATHBHAI	,MR NITIN M AMIN
25115	FA/5593/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAURISHANKAR GOVINDBHAI,JAYANTILAL GOVINDBHAI,PRABHUDAS GOVINDBHAI,JASBAI GOVINDBHAI SINCE DECD. THROUGH HEIRS,GAURISHANKAR GOVINDBHAI,JENTILAL GOVINDBHAI,PRABHULAL GOVINDBHAI,HARSUKHBHAI GOVINDBHAI	,MR NITIN M AMIN
25116	FA/5594/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMNADASBHAI GORDHANBHAI,	MR NITIN M AMIN
25117	FA/5595/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAURISHANKAR KALYANBHAI,	MR NITIN M AMIN
25118	FA/5596/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAURISHANKAR KALYANBHAI,	MR NITIN M AMIN
25119	FA/5597/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAURISHANKAR KALYANBHAI,	MR NITIN M AMIN
25120	FA/5598/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI VASHRAMBHAI SINCE DECD. THROUGH HEIRS,VAIKUNTHBHAI GOVINDBHAI	,MR NITIN M AMIN
25121	FA/5599/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PITAMBERBHAI VASHRAMBHAI SINCE DECD. THROUGH HEIRS,MANISHANKARBHAI PITAMBERBHAI,MANISHANKARBHAI PITAMBERBHAI ADMINISTRATOR OF,MANISHANKARBHAI PITAMBERBHAI ADMINISTRATOR OF	
25122	FA/5600/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI VASHRAMBHAI SINCE DECD. THROUGH HEIRS,CHHAGANBHAI RAMJIBHAI,BHANUSHANKAR RAMJIBHAI,VIRJIBHAI RAMJIBHAI,RAMESHBHAI VIRJIBHAI,MAGANBHAI VIRJIBHAI,DEVSHANKARBHAI VIRJIBHAI	,MR NITIN M AMIN
25123	FA/5601/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI DHANABHAI SINCE DECD. THROUGH HEIRS,ARJANBHAI RAMBHAI,SHANTABEN RAMBHAI,JIVTIBEN RAMBHAI,DAYABEN RAMBHAI,MANJUBEN RAMBHAI,NANJIBHAI KALYANBHAI ADMINISTRATOR OF JIVRAMBHAI KALYANBHAI	,MR NITIN M AMIN
25124	FA/5602/2008	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI LAXMANBHAI SINCE DECD THROUGH HEIRS,LALJIBHAI JIVABHAI,DAYASHANKAR JIVABHAI,JERAMBHAI JIVABHAI,AMARBEN JIVABHAI THROUGH POA HARILAL JIVABHAI&BHAGAWANBHAI,HARILAL JIVABHAI,BHAGAWANBHAI JIVABHAI	,MR NITIN M AMIN
25125	FA/5603/2008	09/06/2015	NITIXAKUMARI NAILESHKUMAR PATEL - MINOR THRO' PTR. NO.1,RANCHHODBHAI RAVJIBHAI PATEL,SAKUBEN RANCHHODBHAI PATEL	MR. BK. RAJ	UNITED INDIA INSURANCE CO. LTD,MUJJAFAR HUSAIN ISAN ALI CHAUDHARI,MOHAMMED RAIS MOHAMMED VAHEB,RASHMIKABEN NAILESHKUMAR PATEL	REFUSED SERVED (N) (10),DELETED,MS HINA DESAI

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25126	FA/5604/2008	23/02/2012	UNITED INDIA ASSURANCE CO LTD THRO' AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	HITESH RANCHODBHAI JETHWA SINCE DECD. THROUGH HEIRS,PRIYABEN HITESHBHAI JETHWA,RANCHODBHAI JESINGBHAI JETHWA,HARSHIDABEN RANCHODBHAI JETHWA,DILIPSINH VAJUBHA ZALA	,RULE SERVED
25127	FA/5606/2008	23/08/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	VALLABHBHAI BHAGVANBHAI PATEL,PIUSHKUMAR VALLABHAI PATEL,MINOR CHETNABEN VALLABHBHAI PATEL THRO VALLABHBHAI,MINOR JIGNESH VALLABHBHAI PATEL THRO VALLABHBHAI,JAYSINH NORTIRAM,SHANTABEN SEVARAM SHARMA,NEW INDIA ASSURANCE CO LTD,DHIR M RAJENDRA MRUTUSWAMI,N P SEKAR S/O PALANIGAMY	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR PALAK H THAKKAR
25128	FA/5607/2008	23/08/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	GORDHANBHAI RAMJIBHAI PATEL,JAYSINH NORTIRAM,SHANTABEN SEVARAM SHARMA,NEW INDIA ASSURANCE CO LTD,DHIR M RAJENDRA MRUTUSWAMI,N P SEKAR S/O PALANIGAMY	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR PALAK H THAKKAR
25129	FA/5608/2008	23/08/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	VALLABHBHAI BHAGVANBHAI PATEL,JAYSINH NORTIRAM,SHANTABEN SEVARAM SHARMA,NEW INDIA ASSURANCE CO LTD,DHIR M RAJENDRA MRUTUSWAMI,N P SEKAR S/O PALANIGAMY	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR PALAK H THAKKAR
25130	FA/5609/2008	04/08/2015	MOHANBHAI SANKLDAS PATEL SINCE DECD. THROUGH HEIRS,AMBABEN MOHANBHAI PATEL SINCE DECD. THROUGH HEIRS,VISHNUBHAI MOHANBHAI PATEL,MAHENDRABHAI MOHANBHAI PATEL,PREMILABEN MOHANBHAI PATEL,SUBHADRABEN MOHANBHAI PATEL,MALJIBHAI RAMBHAI RABARI (TRANSPOSITION AS A RESPO.NO.3),PRATAPJI DANAJI SINCE DECD. THROUGH HEIRS,THAKORE JUHAJI PRATAPJI (DIED ON 22.03.2010)THROUGH HIS HEIRS AND LEGAL REPRESENATIVE,THAKORE VINODJI PRATAPJI,THAKORE MADHIBEN PRATAPJI,THAKORE AMRATBEN PRATAPJI,THAKORE LILIBEN PRATAPJI,THAKORE SAIKIBEN PRATAPJI,THAKOR DAHIBEN PRATAPJI,THAKORE KAMUBEN WD/O. JUHAJI PRATAPJI,THAKORE SHAILESHJI JUHAJI,THAKORE KRISHNABEN JUHAJI,THAKORE SONALBEN JUHAJI,THAKORE PINTUBHAI JUHAJI,THAKORE LILIBEN PRATAPJI,THAKORE SAKIBEN PRATAPJI	,MR SANJAY M AMIN,MR RAJESH K SAVJANI	HANUMAN PRASAD,OMPRAKASH BAHADURMAL AGRAWAL,MALJIBHAI SON OF RAMBHAI RABARI DECEASED DIDED ON 13.05.2013,GANGABEN WD/O. MALJIBHAI RABARI (DECEASED DIED ON 13.05.20130,KARAMSHIBHAI MALJIBHAI RABARI,VAHJIBHAI MALJIBHAI RABARI,MOHANBHAI MALJIBHAI RABARI,JIVANBHAI MALJIBHAI RABARI DECEASED THGROUGH HEIRS AND LR.,KAMUBEN WD/O. JIVANBHAI MALJIBHAI,MINOR SEJALBEN JIVANBHAI RABARI,MINOR MAHESH JIVANBHAI RAQBARI,MINOR BHAVIK JIVANBHAI RABARI	,MR SANJAY M AMIN,MR MITESH L RANGRAS,MS SRUSHTI A THULA,MR VIJAY M SHUKLA
25131	FA/5610/2008	04/01/2016	BHALAJI @ KHODAJI GABHJI THAKOR,	MR.HIREN M MODI	AHMEDKHAN IMAMKHAN PATHAN,G S R T C	RULE SERVED,MRS VASAVDATTA BHATT
25132	FA/5611/2008	18/12/2008	THE STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	PUNJIBEN MOHANBHAI JETHABHAI CHAMAR,NATUBHAI MOHANBHIA CHAMAR,RAMESHBHAI MOHANBHIA CHAMAR,RAMANBHAI KAHYABHAI KATARA	,MR JV JAPEE
25133	FA/5612/2008	18/12/2008	STATE ROAD TRANSPORT CORPORATION,	MS MONALI H BHATT	BARANDA JAGAGI MANGALAJI,BARANDA NAYANABEN NAVJIBHAI,MINOR BARANDA KAILASHBEN NAVJIBHAI,MINOR BARANDA SHILPABEN NAVJIBHAI JGAJI,BRANDA HIRABEN WD/O. NAVJIBHAIJGAJI,,RAMANBHAI KAHYABHAI KATARA (DRIVER OF S.T. BUS GQE-9046)	,MR JV JAPEE
25134	FA/5613/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF IBRAHIMBHAI BHIKHUBHAI,HANIFBHAI IBRAHIMBHAI,UNUSBHAI IBRAHIMBHAI,MAYUDDIN IBRAHIMBHAI,NOORJAHABEN WD/O. IBRAHIMBHAI,AMARSANG BHIKHUBHAI	,(MR A J PATEL)
25135	FA/5614/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DINESHCHANDRA CHHAGANLAL,BHAVESHBHAI DINESHCHANDRA	,(MR A J PATEL)
25136	FA/5615/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI CHHAGANBHAI,	(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25137	FA/5616/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI ISHVARBHAI,	(MR A J PATEL)
25138	FA/5617/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF IBRAHIMBHAI BHIKHUBHAI,HANIFBHAI IBRAHIMBHAI,YUNUSBHAI IBRAHIMBHAI,MAYUDDIN IBRAHIMBHAI,NOORJAHABEN WD/O IBRAHIMBHAI,AMARSANG BHIKHUBHAI	,(MR A J PATEL)
25139	FA/5618/2008	18/12/2008	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHAMMAD RAJBHA KAASAM MOHAMMAD,	(MR A J PATEL)
25140	FA/5619/2008	26/03/2019	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	NAVBHARAT TRAVELS,	NOTICE SERVED BY DS
25141	FA/5620/2008	26/03/2019	A.M.C.,	M/S RJ RAWAL ASSOC.	NAVBHARAT TRAVELS,	NOTICE SERVED BY DS
25142	FA/5621/2008	23/12/2010	DEPUTY GENERAL MANAGER,	MS KJ BRAHMBHATT	DESAI BHIKHABHAI VIRJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
25143	FA/5623/2008	17/02/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	JENTIBHAI NANJIBHAI THOLIA,JAGDISH JENTIBHAI THOLIA MINOR,HARSHABEN JENTIBHAI THOLIA MINOR,SONUBEN JENTIBHAI THOLIA MINOR,ILLABEN JENTIBHAI THOLIA MINOR,DAYABEN JENTIBHAI THOLIA MINOR,JAGUBEN JENTIBHAI THOLIA MINOR,AKHILABBAS FIDAHUSEN BUKHARI,M/S. ABHISHEK INDUSTRIAL PVT, LTD. [OWNER OF TRUCK.]	RULE SERVED,SERVED BY AFFIX. (R),MR RAJESH O GIDIYA
25144	FA/5624/2008	30/01/2009	MAIYAT JAYANTILAL POPATLAL MACHCHAR SINCE DECD. THROUGH,MUKESHBHAI JAYANTIBHAI MACHCHAR,MAHENDRABHAI JAYANTIBHAI MACHACHAR,HEMLATABEN JAYANTIBHAI MACHCHAR,NIRMALABEN JAYANTIBHAI MACHCHAR,TARUBEN JAYANTIBHAI MACHACHAR,CHAYABEN JAYANTIBHAI MACHACHAR,RANJANBEN JAYANTIBHAI MACHACHAR	MS KD PARMAR	DILIPKUMAR JETHALAL PATEL,	MR RC JANI
25145	FA/5625/2008	25/04/2014	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	RAMESHCHANDRA MANISHANKER VIADYA,JYOSTNABEN RAMESHCHANDRA VIADYA,BALUBHAI MAHADEVBHAI JADAV,B.N.PAWAR,NEW INDIA ASSURANCE CO. LTD.,PESTANJI JAMSHEDNI GODIYA	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR MEHUL H RATHOD
25146	FA/5626/2008	25/04/2014	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	NITINKUMAR RAMNIKLAL BHATT,KANTABEN RAMNIKLAL BHATT,BALUBHAI MAHADEVBHAI JADAV,B.N.PAWAR,NEW INDIA ASSURANCE CO. LTD.,PESTANJI JAMSHEDNI GODIYA	,RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH
25147	FA/5627/2008	25/04/2014	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	RAMANLAL JASVANTRAI MEHTA,NIRUBEN RAMANLAL MEHTA,BALUBHAI MAHADEVBHAI JADAV,B.N.PAWAR,NEW INDIA ASSURANCE CO. LTD.,PESTANJI JAMSHEDNI GODIYA	,RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH
25148	FA/5628/2008	25/04/2014	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	AKSHAYBHAI RAMANBHAI MEHTA,VIBHABEN AKSHAYBHAI MEHTA,BALUBHAI MAHADEVBHAI JADAV,B.N.PAWAR,NEW INDIA ASSURANCE CO. LTD.,PESTANJI JAMSHEDNI GODIYA	RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH,MR MEHUL H RATHOD
25149	FA/5629/2008	25/04/2014	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	KETANKUMAR AKSHAYBHAI MEHTA,BALUBHAI MAHADEVBHAI JADAV,B.N. PARMAR,THE NEW INDIA ASSURANCE COMPANY LTD.,PESTANJI JAMESHDNI GODIYA	RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH,MR MEHUL H RATHOD

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25150	FA/5630/2008	15/01/2009	UNITED INDIA INSURANCE CO.,	MS MEGHA JANI	DIPAKBHAI BHAILALBHAI PATEL,PUSHPABEN DIPAKBHAI PATEL,DIPAKBHAI PRAVINCHANDRA MEHTA,MEHULBHAI JASHUBHAI PATEL,IMRAN VALI PATEL	,MR MTM HAKIM
25151	FA/5631/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,KASHIBHAI MOHANBHAI PATEL POA OF AMRISHBHAI J PATEL	GOVERNMENT PLEADER, (MR A J PATEL)
25152	FA/5632/2008	28/01/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	BHOIRAWALA JULEKHABEN MOHAMMED MOSIN,THAKORE BHUPATBHAI AMARSINH,MANJUBEN BANESINH DODIA,PATHAN YAKUBKHAN HAIDARKHAN,G S R T C	,MRS VASAVDATTA BHATT
25153	FA/5633/2008	08/01/2015	SHEETALBEN PRAVINCHANDRA SHAH,MAYANK PRAVINCHANDRA SHAH,HANSABEN PRAVINBHAI SHAH	(MR PARESH M DARJI)	MADHUR CAPITAL & FINANCE LTD LESSEE BEST FINLEASE(GUJ)P LTD,NEW INDIA ASSURANCE COMPANY LTD,IQBALBHAI RAMZANALI MEMON,SUDHIR JETTALAL MISTRY	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
25154	FA/5635/2008	05/02/2014	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,MAHESHBHAI FULABHAI	GOVERNMENT PLEADER, (MR A J PATEL)
25155	FA/5636/2008	05/02/2014	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,SHARDABEN CHANDULAL TRIVEDI SINCE DECD. THROUGH HEIRS,USHABEN CHANDULAL TRIVEDI,KUNJANBEN CHANDULAL TRIVEDI,ASHABEN CHANDULAL TRIVEDI,MEENABEN CHANDULAL TRIVEDI,SANGITABEN CHANDULAL TRIVEDI	,GOVERNMENT PLEADER, (MR A J PATEL)
25156	FA/5637/2008	05/02/2014	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,HASMUKH KASHIBHAI MANAGING TRUSTEE &	GOVERNMENT PLEADER, (MR A J PATEL)
25157	FA/5638/2008	21/03/2014	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	DR. UDAYAN VRAJLAL MEHTA,	MR MEHUL M MEHTA
25158	FA/5639/2008	23/12/2008	RAJKUMAR JAIN,	MR CHETAN K PANDYA	JAYASHREEBEN NANDULAL NERKAR (PATIL),RICHA @ TEJASWINI NANDULAL NERKAR (PATIL),HIRUBHAI TULSIRAM NERKAR (PATIL),NATIONAL INSURANCE COMPANY	,MR DAKSHESH MEHTA
25159	FA/5640/2008	22/12/2008	NATIONAL INSURANCE CO LTD,	MR NAGESH C SOOD	JASHUBEN BALABHAI KOLI (VAGHANI),DINKARRAI HIMMATLAL RAVAL	
25160	FA/5641/2008	22/03/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	HABIBBHAI KAMABHAI NANDOLIYA,HASAMBHAI JAMALBHAI MANSIYA,NATIONAL INSURANCE CO LTD HIMATNAGAR,BHIKHABHAI NARSANGBHAI PATEL,BHADRESHBHAI KANTILAL GOSAI,PASIBEN AMBARAM PRAJAPATI	RULE SERVED,REFUSED SERVED (R)(70),MR HARSHAD K PATEL,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY,MR ANKIT Y BACHANI
25161	FA/5642/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,KUVERJI PUNJAJI	GOVERNMENT PLEADER,MR YATIN SONI
25162	FA/5643/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,SHANKAJI JAVANJI	GOVERNMENT PLEADER,MR YATIN SONI
25163	FA/5644/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,SHANAJI DETARJI	GOVERNMENT PLEADER,MR YATIN SONI
25164	FA/5645/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,DHULAJI SHIVAJI	GOVERNMENT PLEADER,MR YATIN SONI

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25165	FA/5646/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,MERAJI GOBARJI	GOVERNMENT PLEADER,MR YATIN SONI
25166	FA/5647/2008	10/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BALAJI BABAJI	GOVERNMENT PLEADER,MR YATIN SONI
25167	FA/5648/2008	23/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	JAYANTIBHAI MAGANLAL RATHOD,JASHUBEN @ HANSABEN MANUBHAI,YOGESH MANUBHAI RATHOD MINOR,JIGISHABEN MANUBHAI RATHOD MINOR,PRABHUBHAI ZINABHAI RATHOD	RULE NOT RECD BACK
25168	FA/5649/2008	23/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	JAYANTIBHAI MAGANLAL RATHOD,CHETANBHAI BHANABHAI RATHOD,VAISHALIBEN CHETANBHAI RATHOD	RULE SERVED
25169	FA/5650/2008	23/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	JAYANTIBHAI MAGANLAL RATHOD,KANTIBHAI PARBHUBHAI RATHOD,BHANUBEN KANTIBHAI RATHOD	RULE SERVED
25170	FA/5654/2008	19/12/2008	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	TAPUBEN ASHAJI VANZARA,KAILASHBEN WD/O D A VANZARA,GOVINDBHAI D VANZARA MINOR THRO GUARDIAN NO.2.,JAGDICHBHAI A VANZARA MINOR THRO GUARDIAN NO.1.,POSTHUMAS CHILD THRO' GUARDIANNO.2.,DELETED.,IRSHADALI MAHEDIHASAN	,MR KG SHETH
25171	FA/5655/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRBHAI DEVJIBHAI,	UNSERVED EXPIRED (R)
25172	FA/5657/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIRSINH CHHITABAWA,	UNSERVED EXPIRED (R)
25173	FA/5661/2008	14/03/2015	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH FATESINH. THRO' GAURDIAN GNYANBA FATEHSINH,	RULE SERVED
25174	FA/5664/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI BECHARBHAI,	UNSERVED EXPIRED (R)
25175	FA/5668/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH GAMBHIRSINH PARMAR,	REFUSED SERVED (R) (70)
25176	FA/5671/2008	12/12/2015	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI BECHARBHAI,	UNSERVED EXPIRED (R)
25177	FA/5673/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN NAGJI9BHAI GANGADAS,	UNSERVED EXPIRED (R)
25178	FA/5675/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI MORARBHAI,	UNSERVED EXPIRED (R)
25179	FA/5680/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI MANORBHAI VASAVA,	UNSERVED EXPIRED (R)
25180	FA/5681/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH SURSINH,	MR SP MAJMUDAR
25181	FA/5685/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANUBHAI DHULABHAI GOHIL,	UNSERVED EXPIRED (R)
25182	FA/5687/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MAVABHAI,	UNSERVED EXPIRED (R)
25183	FA/5688/2008	06/12/2014	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT THRO' SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMMATSINH PARBATSINH PARMAR,	UNSERVED EXPIRED (R)
25184	FA/5696/2008	23/12/2008	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	CHIMANBHAI MANILAL PATEL,SAVITABEN DHIRUBHAI RAMSHANKER JOSHI,HITESHKUMAR DHIRUBHAI JOSHI,MUKESHKUMAR DHIRUBHAI JOSHI,ALPESHKUMAR DHIRUBHAI JOSHI,RITABEN DHIRUBHAI JOSHI	
25185	FA/5697/2008	23/12/2008	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RAMURAM BHURARAM JAT (CHAUDHARY),MOMJIBHAI RAVSHIBHAI THAKOR,JASIBEN MOMJIBHAI THAKOR	MR HARSHIT S TOLIA,MR TM JOSHI

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25186	FA/5698/2008	23/01/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHAKRIBEN BACHUBHAI RAVAL SINCE DECD. THROUGH HEIRS,BACHUBHAI KHODABHAI RAVAL,MANGABHAI BACHUBHAI RAVAL,GOVINDBHAI BACHUBHAI RAVAL,VISHNUBHAI BACHUBHAI RAVAL,MAHESHBHAI BACHUBHAI RAVAL,MAHENDRABHAI DHANJIBHAI MAHERIA	,NOTICE UNSERVED,MR AMIT C NANAVATI
25187	FA/5699/2008	31/03/2009	NIMUBEN JAYANTILAL THAKKAR,MANISHABEN JAYANTILAL THAKKAR,JITENDRA JAYANTILAL THAKKAR,ALPABEN JAYANTILAL THAKKAR MINOR,SHEETALBEN JAYANTILAL THAKKAR MINOR	MR.HIREN M MODI	KHODABHAI MAYOBHAI GOYAL,JIVAN NARSANG VADI,IFFKO TOKYO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
25188	FA/5709/2008	09/04/2009	MYSORE AMMONIAS SUPPLY CORPORATION,	MR.VARUN K.PATEL	KASHIBEN JASHBHAI PATEL,RAJUBHAI JASHBHAI PATEL,RAMESHBHAI JASHBHAI PATEL SINCE DECD. THRO' HEIRS,VASANTHIBEN JASHBHAI PATEL,BHAVESHKUMAR RAMESHBHAI PATEL,NARESHKUMAR RAMESHBHAI PATEL,NEW INDIA ASSURANCE COMPANY LTD	
25189	FA/5710/2008	24/12/2008	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	DHILIPBHAI KESHAVLAL KHATRI,	
25190	FA/5711/2008	22/03/2012	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MANSUKHBHAI JIVANBHAI PARMAR,MAHENDRABHAI MULJIBHAI SINCE DECD. THROUGH HEIRS,GAURIBEN MAHENDRABHAI PARMAR,DHARMENDRA MAHENDRABHAI PARMAR MINOR THROUGH,KALPESH MAHENDRABHAI MINOR THROUGH	,MS.AM KHAKHARIYAWALA
25191	FA/5714/2008	24/12/2008	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	BHANIYABHAI VELIYABHAI RATHWA,PASABHAI JAMABHAI RATHWA,HARSHADBHAI PUNJABHAI RATHWA,SUBHASHCHANDRA H RATHWA	
25192	FA/5715/2008	24/12/2008	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	BHANIYABHAI VELIYABHAI RATHWA,PASABHAI JAMABHAI RATHWA,KOYJIBHAI SHAKJLABHAI RATHWA,KAMLABEN KOYJIBHAI RATHWA	
25193	FA/5716/2008	24/12/2008	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	THAKOR SHANTABEN LEGAL HEIR OF DILIPJI JUGAJI THAKORE,VAGHELA MADHUSING AMARSING	
25194	FA/5717/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEK SHANABHAI GULABDAS,	
25195	FA/5718/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PARSOTTAMBHAI BABHAI,	
25196	FA/5719/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHAVLAL REVIDAS,	
25197	FA/5720/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABABHAI SHANKARBHAI,	
25198	FA/5721/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHATURBHAI MOTIRAM THROUGH HEIR,	
25199	FA/5722/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JORABHAI SHANKARBHAI THROUGH PATEL LAXMANBHAI JORABHAI,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25200	FA/5723/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAJENDRAKUMAR KANTILAL,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25201	FA/5724/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRABHUVABHAI JESANGBHAI,	
25202	FA/5725/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI GOBARBHAI,	
25203	FA/5726/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHANGI NATHABHAI BABABHAI,	
25204	FA/5727/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL JESANGBHAI,	

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25205	FA/5728/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RANCHHODBHAI SHIVABHAI,	
25206	FA/5729/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI AMBARAM,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25207	FA/5730/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KIRITBHAI J,	
25208	FA/5731/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SURAJBEN KACHARABHAI,	
25209	FA/5732/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI AMBARAM,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25210	FA/5733/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI KALUBHAI,	
25211	FA/5734/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JETHABHAI KACHARABHAI,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25212	FA/5735/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI BABALDAS,	
25213	FA/5736/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GOVINDBHAI NATHTHUDAS,	
25214	FA/5737/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	Blank Name,	
25215	FA/5738/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHAGAWANBHAI JOITARAM,	
25216	FA/5739/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANESHBHAI KACHARABHAI,	
25217	FA/5740/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANDABHAI TRIBHOVANDAS,	
25218	FA/5741/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PANKAJBHAI MAGANBHAI,	
25219	FA/5742/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM RAVIDAS,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25220	FA/5743/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHALADBHAI RAVIDAS,	MR AMIT C NANAVATI,MR VIRAL J DAVE
25221	FA/5744/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DINESHBHAI JAYRAMBHAI,	
25222	FA/5745/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHALADBHAI SHIVRAM,	
25223	FA/5746/2008	24/12/2008	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKORE HANIRJI NATHTHUJI,	
25224	FA/5750/2008	19/03/2019	RAMESHBHAI BHIKHABHAI BHANKHODIYA,	MR HARSHAD K PATEL	VALIMAMADBHAI ALIBHAI,KALUBHAI KHODABHAI BHARWAD,UNITED INDIA INSURANCE CO LTD,ANOPSINH SAJUBHA JADEJA,ORIENTAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT),MS KARUNA V RAHEVAR

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25225	FA/5751/2008	27/01/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DINESHBHAI JAGESHWARRAI SAXENA (KAYASTH),NEW INDIA ASSURANCE CO LTD,KISHOREBHAI LAKHABHAI KHUNTI,VIKRAMSINH NAGJIBHAI BHATIYA SINCE DECD. THROUGH HEIRS,DEVUBEN NAGJIBHAI BHATIYA,RAJALBEN VIKRAMSINH BHATIYA,BABO VIKRAMSINH BHATIYA	
25226	FA/5752/2008	18/02/2009	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RAMBHAI DHARAMSHIBHAI GALU,SABSINGBHAI SITUBHAI AEYARA L.R.OF DECD.MAHESH S AEYARA,GITUBEN SABSINGBHAI AEYARA L.R.OF DECD.MAHESH S AEYARA	
25227	FA/5753/2008	29/01/2009	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	NILESHBHAI PRABHUDASBHAI AADROJA,RANJANBEN LAKSHMANBHAI BADMALIYA,CHETANBHAI LAKSHMANBHAI BADMALIYA,UDAYBHAI LAKSHMANBHAI BADMALIYA,KIRANBEN LAKSHMANBHAI BADMILIYA (MINOR) THROUGH,SHANTABEN POPATBHAI BADMALIYA	
25228	FA/5756/2008	12/01/2009	NEW INDIA ASSURANCE CO LTD THROUGH,	MR VIBHUTI NANAVATI	LALLUBHAI BALUBHAI CHAUDHARI,JYOTIBEN SHEETALDAS LOHANA,CHANDUBHAI FULJIBHAI CHAUHAN,G S R T C LTD.,DAUDBHAI AHMEDBHAI,KAUSHIKBHAI M SHAH,ORIENTAL INSURANCE CO LTD,PRAGNESHBHAI MANUBHAI SHAH	
25229	FA/5757/2008	12/01/2009	NEW INDIA ASSURANCE CO LTD THROUGH,	MR VIBHUTI NANAVATI	LALLUBHAI BALUBHAI CHAUDHARI,JYOTIBEN SHEETALDAS LOHANA,CHANDUBHAI FULJIBHAI CHAUHAN,G S R T C LTD.,DAUDBHAI AHMEDBHAI	
25230	FA/5759/2008	18/02/2014	ADDITIONAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAKUMAR JIVANLAL BAKSHI,DILIPKUMAR GOKALDAS SHETH	MR VIJAY N RAVAL
25231	FA/5760/2008	29/12/2008	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	BHEMAJI BABARJI DABHI,VINUBHAI JESANGBHAI DABHI,VELAJI MALAJI ZALA	
25232	FA/5761/2008	22/03/2012	NEW INDIA ASSURANCE COMPANY LTD,	MS MEGHA JANI	PRAKASHBHAI BABULALBHAI PARMAR,MEHMOODKHAN DAULATKHAN CHAVDA (GHASURA),IBRAHIMBHAI ALIMOHAMMAD DHUKA,ORIENTAL INSURANCE CO LTD,HIYATULLAKHAN KAMALKHAN GHASURA	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR RITURAJ M MEENA
25233	FA/5764/2008	29/04/2015	VINODBHAI ALABHAI PARMAR,ALABHAI JIVEBHAI PARMAR,BHAUBEN ALABHAI PARMAR	MR MTM HAKIM,MR MOHSIN M HAKIM	DRIVER,KIRITBHAI NARSIBHAI PATEL,ORIENTAL INSURANCE CO. LTD.	,RULE SERVED,MR KASHYAP R JOSHI
25234	FA/5766/2008	08/09/2009	AHMEDBHAI OSHMANBHAI,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	AHMEDBHAI ISHMAILBHAI,NATIONAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
25235	FA/5769/2008	29/12/2008	IFFCO-TOKIO GEN.INS. CO. LTD,	MR AJAY R MEHTA	DARMENDRASINH NARUBHAI JADEJA,GOPICHAND RAMCHAND BHOJWANI,ROYALSUNDARUM ALLIANCE INSURANCE CO LTD,NARUBHA LADHUBHA JADEJA	
25236	FA/5770/2008	29/12/2008	IFFCO-TOKIO GEN.INS. CO. LTD,	MR AJAY R MEHTA	HARSHABA JAYDEVSINH JADEJA,GOPICHAND RAMCHAND BHOJWANI,ROYALSUNDARUM ALLIANCE INSURANCE CO LTD,NARUBHA LADHUBHA JADEJA	
25237	FA/5773/2008	29/12/2008	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	CHAMPABEN KALYANSINH @ KALAJI,BALAJI MATHURJI ZALA,PRATAPJI KAKAJI THAKOR,VASANTBHAI PUNJABHAI PATEL	
25238	FA/5774/2008	29/12/2008	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	DARIYABEN PUNAJI RATAJI,PRAHLADJI PUNAJI,DINESHBHAI PUNAJI,PRATAPJI KAKALJI THAKOR,VASANTBHAI PUNJABHAI PATEL	
25239	FA/5775/2008	29/12/2008	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	SANTOKBEN RANCHODJI MADHAJI,BECHARSANG RANCHODJI,SAVITABEN RANCHODJI MINOR,SHAILESHKUMAR RANCHODJI MINOR,PRATAPJI KAKALJI THAKOR,VASANTBHAI PUNJABHAI PATEL	

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25240	FA/5776/2008	29/12/2008	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	MELAJI BHIKHAJI,PRATAPJI KAKALJI THAKOR,VASANTBHAI PUNJABHAI PATEL	
25241	FA/5777/2008	29/12/2008	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	DARIYABEN CHALAJI THAKOR,PRATAPJI KAKALJI THAKOR,VASANTBHAI PUNJABHAI PATEL	
25242	FA/5779/2008	29/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MASHRUBHAI HINDUBHAI VAGHARI,MAHESHKUMAR @ MAHENDRAKUMAR MANILAL PATEL,IMAMMIYA AAJAMMIYA SHAIKH,PARSOTAMDAS KHODIDAS KACHHIYA,ORIENTAL INSURANCE CO LTD,DIPAKKUMAR BHOGILAL VYAS	
25243	FA/5780/2008	29/12/2008	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BHIKHUBHAI UNZABHAI,GAMBHUBHAI UNZABHAI MINOR THROUGH,PARSOTAMDAS KHODIDAS KACHHIYA,IMAMMIYA AAJAMMIYA SHAIKH,MAHESHKUMAR MANILAL PATEL,ORIENTAL INSURANCE CO LTD	
25244	FA/5781/2008	16/11/2009	SHANKARBHAI SADABHAI THROUGH HEIR CHANDUBHAI S VASAVA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25245	FA/5782/2008	16/11/2009	ADAM AHMAD PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25246	FA/5783/2008	16/11/2009	AHMAD VALI ABHRAM,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25247	FA/5785/2008	23/11/2013	DISTRICT PANCHAYAT JAMNAGAR, THROUGH,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER (IRRIGATION DIVISION)	(MR PV HATHI)	MANJIBHAI BHANA,RAMSUNG BHOJUBHA,THE STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH,MR SAMIR K PATEL
25248	FA/5786/2008	23/11/2013	DISTRICT PANCHAYAT JAMNAGAR, THROUGH,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER (IRRIGATION DIVISION)	(MR PV HATHI)	MAVJI RUPA,DHIRUBHA UDASING,THE STATE OF GUJARAT	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR KM SHETH,MR SAMIR K PATEL
25249	FA/5787/2008	23/11/2013	DISTRICT PANCHAYAT JAMNAGAR, THROUGH,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER (IRRIGATION DIVISION)	(MR PV HATHI)	JORUBHA ANDUBHA,THE STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH,MR SAMIR K PATEL
25250	FA/5788/2008	26/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RANAJI NATHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25251	FA/5789/2008	26/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	DALYAJI LALLUJI DECD.THROUGH THE LRS,MATHURJI DAHYAJI,GOVINDJI DAHYAJI,KANTABEN DAHYAJI,ASHOKJI DAHYAJI,BALUBEN DAHYAJI,SHARDABEN DAHYAJI,JAYANTIJI DAHYAJI,ARVONDJI DAHYAJI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25252	FA/5790/2008	23/12/2009	ADAM AHMADBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES

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25253	FA/5791/2008	21/12/2013	PUSHPABEN NARSINHBHAI CHAGANBHAI,JIGARKUMAR NARSINHBHAI PATEL,JIGNABEN NARSINHBHAI PATEL,VENTESHKUMAR NARSINHBHAI PATEL	MR JITENDRA G SHETH	PRAVINSINH PUNJSINH ZALA,ABUBAKAR HAJI JAMALBHAI MANSURI,NATIONAL INSURANCE CO. LTD	RULE SERVED
25254	FA/5792/2008	10/12/2010	GENERAL PROJECT MANAGER, ONGC LTD.,	MR AJAY R MEHTA	JAYVANTBHAI VAGHAVIBHAI PATEL,SPECIAL LAND ACQ. OFFICER ONGC LTD.	GOVERNMENT PLEADER, (MR BD KARIA)
25255	FA/5793/2008	22/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ABDULBHAI PIRMAHMED GHANCHI,HUSHENBHAI PIRMAHMED GHANCHI,YUSUFBHAI PIRMAHMED GHANCHI,MAHERUNBEN UMARBHAI GHANCHI,HANIFABEN HASANBHAI GHANCHI,MADINABEN SULEMAN GHANCHI,ZAKIRBHAI GULAMBHAI KADIWALA,MOHSINBHAI HAMIDBHAI KADIWALA	DELETED,RULE SERVED,MR HARSHAD K PATEL
25256	FA/5794/2008	01/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	AHMED IBRAHIM KALA,ZULEKHABEN AHMEDBHAI,IBRAHIM ISAP PATEL DELETED AS PER COURT ORDER,DTD.17-02-12.,UMARJI ISMAIL PATEL	DELETED,RULE SERVED,MR KASHYAP R JOSHI
25257	FA/5795/2008	30/12/2008	NEW INDIA ASSURANCE CO LTD,PANCHAL MAHENDRABHAI MOTIBHAI	MS LILU K BHAYA	MANJUBEN MADHAJI SHANTAJI,GIRISH MADHAJI THAKORE MINOR THROUGH,LALABHAI MADHAJI THAKORE MINOR THROUGH,SHANTAJI SUIRAJI THAKORE	
25258	FA/5796/2008	30/12/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	SHANTUBEN W/O DEHABHAI BHIKHUBHAI,MAHESHBHAI DEHABHAI MINOR,JYOTASANABEN @ JAYSHREEBEN DEHABHAI (MINOR),YOGESHBHAI @ UGALAL DEHABHAI MINOR,BHIKHUBHAI KHODABHAI,GANUBEN BHIKHUBHAI,JAGUBHAI KALUBHAI VAZA	
25259	FA/5797/2008	30/12/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RAJUBHAI LAKHABHAI AHIR,JAGUBHAI KALUBHAI VAZA	
25260	FA/5798/2008	30/12/2008	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	BHAGABHAI UKABHAI DER,JAGUBHAI KALUBHAI VAZA	
25261	FA/5800/2008	02/05/2012	KANUBHAI LAXMANBHAI ZALA,	MR HM PARIKH	MAHMADBHAI KARIMBHAI MANSURI,KANUBHAI MOHANBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD,AYUBMIYA B MALEK,UNITED INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MS MEGHA JANI,MR DR RAY
25262	FA/5801/2008	02/05/2012	SAMATSINH VAJESINH ZALA,	MR HM PARIKH	MAHMADBHAI KARIMBHAI MANSURI,KANUBHAI MOHANBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD,AYUBMIYA B MALEK,UNITED INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MS MEGHA JANI,MR DR RAY
25263	FA/5802/2008	31/07/2017	JIGNESH KANUBHAI PANCHAL,	MR HARSHAD K PATEL	RAMRATAN SHARMA P/O GANGOTRI FREIGHT CARRIERS,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MS HINA DESAI
25264	FA/5803/2008	08/10/2013	UMABEN KANUBHAI PATE;,BHAVESHKUMAR KANUBHAI PATEL,MILANKUMAR KANUBHAI PATEL,GAJRIBEN SUKHABEN PATEL	MR ADIL R MIRZA	SHAMBHUSINH TEJSINH RAJPUT,NILESHKUMAR DINESHCHANDRA SHAH,ORIENTAL INSURANCE CO LTD,NARANSINH RAMSINH RATHOD,ANILKUMAR NARANSINH RATHOD,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
25265	FA/5804/2008	30/03/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHANKERBHAI DEVCHANDBHAI GANDHI,NARENDRABHAI JAYANTILAL BRAHMBHATT	
25266	FA/5805/2008	23/11/2013	DISTRICT PANCHAYAT, JAMNAGAR,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	(MR PV HATHI)	JIVANBHAI BECHHARBHAI DECEASED THRO LEGAL HEIRS,RAJIBEN JIVABHAI,ALABHAI JIVABHAI,PREMJIBHAI JIVABHAI,ARJANBHAI JIVABHAI DECEASED THRO LEGAL HEIRS,BHAVANBHAI JIVABHAI,DEVJIBHAI JIVABHAI,AMIBEN JIVABHAI,DHAMEEBEN JIVABHAI,AJIBEN JIVABHAI,JANIBEN JIVABHAI,THE STATE OF GUJARAT	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR RAXIT J DHOLAKIA

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25267	FA/5806/2008	23/11/2013	DISTRICT PANCHAYAT, JAMNAGAR,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	(MR PV HATHI)	PREMJIBHAI VASHRAMBHAI DECEASED THRO LEGAL HEIRS,VALLABHBHAI PREMJIBHAI,NARSHIBHAI PREMJIBHAI,PRAVINBHAI PREMJIBHAI,VALJIBHAI PREMJIBHAI,JINIBEN PREMJIBHAI,LALJIBHAI PREMJIBHAI DECEASED THRO LEGAL HEIRS,PARAVATIBEN LALJIBHAI,JAYSUKHBHAI LALJIBHAI,ASHOKBHAI LALJIBHAI,THE STATE OF GUJARAT	,RULE SERVED,MR RAXIT J DHOLAKIA
25268	FA/5807/2008	23/11/2013	DISTRICT PANCHAYAT, JAMNAGAR,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	(MR PV HATHI)	UJIBEN VELJIBHAI DECEASED THRO LEGAL HEIRS,BAVABHAI VELJIBHAI,BHAGABHAI VELJIBHAI,JERAMBHAI VELJIBHAI,HARILAL VELJIBHAI,NATHABHAI VELJIBHAI DECEASED THRO LEGAL HEIRS,NANJIBHAI NATHABHAI,RANCHHODBHAI NATHABHAI,THE STATE OF GUJARAT	,RULE SERVED,MR RAXIT J DHOLAKIA
25269	FA/5808/2008	23/11/2013	DISTRICT PANCHAYAT, JAMNAGAR,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	(MR PV HATHI)	MULJIBHAI KANABHAI,PARBATBHAI MULJIBHAI,JIVRAJBHAI MULJIBHAI,CHHAGANBHAI MULJIBHAI,RAGHUBHAI MULJIBHAI,LABHUBEN MULJIBHAI,THE STATE OF GUJARAT	NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R)
25270	FA/5809/2008	03/07/2013	MINOR RANJIT LALJIBHAI PARMAR,MINOR SANGEETA LALJIBHAI PARMAR,LALJIBHAI KODARBHAI PARMAR	MR.HIREN M MODI	MOHANLAL JEETMAL,ARUN R LAHOTI,NEW INDIA ASSURANCE CO LTD.,MOHAMMAD KALIM MOHAMMAD AMIR,ORIENTAL INSURANCE CO. LTD	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SHASHIKANT S GADE, (MR MAULIK J SHELAT), (MR PARESH M DARJI)
25271	FA/5810/2008	03/07/2013	LALJIBHIA KODARBHAI PARMAR,	MR.HIREN M MODI	MOHANLAL JEETMAL,ARUN R LAHOTI,NEW INDIA ASSURANCE CO LTD.,MOHAMMAD KALIM MOHAMMAD AMIR,ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,SERVED BY AFFIX. (R),RULE UNSERVED,MR SHASHIKANT S GADE, (MR MAULIK J SHELAT), (MR PARESH M DARJI)
25272	FA/5811/2008	28/01/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NARSINGBHAI PITHABHAI JADAV,DUDABHAI NARSINGBHAI JADAV,RAJUBEN NARSINGBHAI JADAV,JEVUBEN NARSINGBHAI JADAV,MERAGBHAI NARSINGBHAI JADAV,BAI SHANTABEN NARSINGBHAI JADAV,PRATAPBHAI NARSINGBHAI JADAV,PUNJABHAI NARSINGBHAI JADAV,JAYASHREEBEN NARSINGBHAI JADAV,JIVRAJ PALABHAI PARMAR,GOVINDBHAI DEVJIBHAI MAKWANA	
25273	FA/5812/2008	28/01/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HIRABHAI POLABHAI GARCHAR,GOVINDBHAI DEVJIBHAI MAKWANA,JIVRAJ PALABHAI PARMAR	
25274	FA/5813/2008	12/11/2009	RANCHHODBHAI KABHAIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25275	FA/5814/2008	12/11/2009	GOVINDBHAI KABHAI,PRATAPBHAI KABHAI,RANCHHODBHAI KABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25276	FA/5815/2008	01/05/2009	PATEL JASHUBHAI MANUBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25277	FA/5816/2008	01/05/2009	MOHANBHAI ASHABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25278	FA/5817/2008	01/05/2009	RAJENDRABHAI GOVINDBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25279	FA/5818/2008	01/05/2009	KANUBHAI RANCHHODBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25280	FA/5819/2008	01/05/2009	MANGALBHAI RANCHHODBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25281	FA/5820/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI REVABHAI,	MR TEJAS P SATTA
25282	FA/5821/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHIMANBHAI AMBARAMDAS,	RULE NOT RECD BACK
25283	FA/5822/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANJIBHAI KACHARABHAI,	RULE NOT RECD BACK
25284	FA/5823/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NARENDRABHAI LILABHAI,	RULE NOT RECD BACK
25285	FA/5824/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANGALBHAI LAKHUDAS,	RULE NOT RECD BACK
25286	FA/5825/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTILAL JIVRAMDAS,	RULE NOT RECD BACK
25287	FA/5826/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TARABEN RANCHHODBHAI MOHANBHAI,	RULE NOT RECD BACK
25288	FA/5827/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI CHHAGANBHAI,	RULE NOT RECD BACK
25289	FA/5828/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITARAM RAMDAS,	RULE NOT RECD BACK
25290	FA/5829/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BECHARBHAI TALJABHAI,	RULE NOT RECD BACK
25291	FA/5830/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM KHODIDAS BHAGAWANDAS,	RULE NOT RECD BACK
25292	FA/5831/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANDABHAI ISHWARBHAI,	RULE NOT RECD BACK
25293	FA/5832/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VISHNUBHAI GOPALBHAI,	MR BS PATEL
25294	FA/5833/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAMBHAI SENDHABHAI,	RULE SERVED
25295	FA/5834/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI HARGOVANDAS,	RULE NOT RECD BACK
25296	FA/5835/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI MOHANLAL GOPALBHAI,	MR BS PATEL
25297	FA/5836/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI KACHARABHAI AMBARAMBHAI,	RULE NOT RECD BACK
25298	FA/5837/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MOHANBHAI DUNGARDAS,	RULE NOT RECD BACK
25299	FA/5838/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMABHAI KALABHAI,	RULE NOT RECD BACK
25300	FA/5839/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTILAL PRABHUDAS,	MR BS PATEL
25301	FA/5840/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KASHIRAMBHAI VIRCHANDBHAI,PATEL MOHANBHAI VIRCHANDBHAI	RULE NOT RECD BACK
25302	FA/5841/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DAHYABHAI AMBARAMDAS,	RULE NOT RECD BACK
25303	FA/5842/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHETANBHAI BHAGAWANDAS,	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25304	FA/5843/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHIVARAMBHAI SHANKARBHAI,	MR BS PATEL
25305	FA/5844/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABULAL AMBARAMDAS,	RULE NOT RECD BACK
25306	FA/5845/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GOPALBHAI PRABHUDAS THRO HEIR,	MR BS PATEL
25307	FA/5846/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMABRAM BECHARBHAI THROUGH HEIR,	RULE SERVED
25308	FA/5847/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAJPUT SHAILENDRASINH KHUSHALJI,	RULE NOT RECD BACK
25309	FA/5848/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAJPUT LAXMANJI PAHADJI,	RULE NOT RECD BACK
25310	FA/5849/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHIVRAMBHAI SHANKARBHAI,	MR BS PATEL
25311	FA/5850/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VISHNUBHAI ISHWARBHAI RAMDAS,PATEL KANTIBHAI ISHWARBHAI RAMDAS	RULE NOT RECD BACK,MR BS PATEL
25312	FA/5851/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI JOITARAM THRO' HEIR,	
25313	FA/5852/2008	18/06/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANGABEN JOITARAM,	RULE NOT RECD BACK
25314	FA/5855/2008	08/12/2017	G S R T C,	MR HARDIK C RAWAL	JYOTSNABEN PUNAMBHAI PATEL,CHIRAGKUMAR PUNAMBHAI PATEL,HITESHKUMAR PUNAMBHAI PATEL	MR HARSHADRAY A DAVE,MR HARDIK A DAVE
25315	FA/5863/2008	09/10/2013	ISHWARHAI SANKABHAI DESAI,LAXMIBEN @ BHAVNABEN ISHWARBHAI DESAI,CHETNABEN ISHWARBHAI DESAI,RAJESH ISHWARBHAI DESAI MINOR,RAHUL ISHWARBHAI DESAI MINOR	MR JA ADESHRA	SAVJIBHAI JIVABHAI RABARI,SAHDEVBHAI JIVABHAI RABARI,ORIENTAL INSURANCE CO LTD	RULE SERVED
25316	FA/5866/2008	15/03/2012	JAYANTILAL LAXMANBHAI JOSHI,HANSABEN JAYANTILAL JOSHI	MR ANKIT Y BACHANI	TULSHIBAHI GANESHBHAI PARMAR,DIRECTOR (CAMPUS), GUJARAT AGRICULTURE UNIVERSITY,UNITED INDIA INSURANCE CO. LTD,VISHUNUKUMAR HEMCHANDBHAI JOSHI,RAMESHKUMAR HEMCHANDBHAI JOSHI	RULE SERVED,MR DG CHAUHAN,MS AMEE YAJNIK,MR NAVNIT M TAILOR
25317	FA/5867/2008	23/09/2014	MEHTA ARVINDBHAI BHOGILAL,	MR RC JANI	CHANDUBHAI DANABHAI CHAUHAN,G.S.R.T.C.	RULE SERVED,MRS VASAVDATTA BHATT
25318	FA/5869/2008	28/01/2009	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	DAYLIBEN KALIDAS ANOPBHAI VASAVA,SURESH KALIDAS VASAVA,DHARMESH KALIDAS VASAVA,AHMEDHUSEN MOHMADHUSEN SAIYED,SUNILKUMAR PARSHOTTAMBHAI KITI	,MR MTM HAKIM
25319	FA/5870/2008	10/05/2012	SURYABEN SEVANTILAL SHAH WD/O DECD. SEVANTILAL SHAH,PRAVINBHAI SEVANTILAL SHAH,MUKESHBHAI SEVANTILAL SHAH,HETALBEN SEVANTILAL SHAH	MR HARSHIT S TOLIA	JITENDRA RAKESHCHANDRA CHAUHAN,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,MS KARUNA V RAHEVAR
25320	FA/1/2009	12/01/2009	KAMINIBEN P KINARIWALA,SHRAVAN P KINARIVALA,AMRISHBHAI S MAHADEVIA,SHITAL P KINARIVALA,ASHISH P KINARIVALA,LUV S KINARIVALA,NAYNA A KINARIVALA,DAKSHA S KINARIVALA,NIRAV S KINARIVALA,SONAL L KINARIVALA,RAJVI S KINARIVALA,KOKILA B KINARIVALA,SUDIP D KINARIVALA,UPENBHAI S SHAH	MR P A MEHD	KALUPUR COMMERCIAL CO-OP. BANK LIMITED,GUJARAT INDUSTRIAL INVESTMENT CORPN. LTD,KINARIWALLA SPINNERS LTD,PRASHANT JIVANLAL KINARIWALLA,KANDARPH RAMNIKLAL KINARIWALLA,PRADIPBHAI JIVANLAL KINARIWALLA,SAUMIL BHARTBHAI KINARIWALLA,KHUSH SHARADBHAI KINARIWALLA,DILIPBHAI JIVANLAL KINARIWALLA,SUNILBHAI JIVANLAL KINARIWALLA,SHRIRAJ RAMESHBHAI FOZDAR	,MS MEGHA JANI,NANAVATI ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25321	FA/2/2009	12/01/2009	KAMINIBEN P KINARIWALA,SHRAVAN P KINARIVALA,AMRISHBHAI S MAHADEVIA,SHITAL P KINARIVALA,ASHISH P KINARIVALA,LUV S KINARIVALA,NAYNA A KINARIVALA,DAKSHA S KINARIVALA,NIRAV S KINARIVALA,SONAL L KINARIVALA,RAJVI S KINARIVALA,KOKILA B KINARIVALA,SUDIP D KINARIVALA,UPENBHAI S SHAH	MR P A MEHD	KALUPUR COMMERCIAL CO-OP. BANK LIMITED,GUJARAT INDUSTRIAL INVESTMENT CORPN. LTD,KINARIWALLA SPINNERS LTD,PRASHANT JIVANLAL KINARIWALLA,KANDARPH RAMNIKLAL KINARIWALLA,PRADIPBHAI JIVANLAL KINARIWALLA,SAUMIL BHARTBHAI KINARIWALLA,KHUSH SHARADBHAI KINARIWALLA	,MS MEGHA JANI,NANAVATI ASSOCIATES
25322	FA/5/2009	19/09/2011	PARMAR JETHABHAI TAPUBHAI,PARMAR BHUPATSANG TAPUBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25323	FA/6/2009	19/09/2011	SARDABEN KASTURCHAND SHAH,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25324	FA/7/2009	19/09/2011	PATEL PRABHUBHAI MOHANBHAI,PATEL RAMJIBHAI MOHANBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25325	FA/8/2009	19/09/2011	DALWADI DAYARAM MANSANGBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25326	FA/9/2009	19/09/2011	DALWADI AMRUTBEN THAKARSIBHAI,DALWADI GANPATBHAI THAKARSIBH-AI,DALWADI GHANSHYAMBHAI THAKARSIBHAI,DALWADI BABUABHAI THAKARSIBHAI,DALWADI KANTABEN THAKARSIBHAI,DALWADI LILABEN THAKARSIBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25327	FA/10/2009	19/09/2011	PATEL SHIVALALBHAI RAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25328	FA/11/2009	19/09/2011	VORA AMINABEN KASAMBHAI DIED THRO' HIERS,LATIFBHAI KASAMBHAI,ZULEKHA KASAMBHAI,SULTANBEN KASAMBHAI,NAZMABEN KASAMBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25329	FA/12/2009	19/09/2011	PATEL PARSHOTTAMBHAI ARSIBHAI,PATEL NAROTTAMBHAI ANANDJIBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25330	FA/13/2009	19/09/2011	JADAV MOHABATSANG DEVUBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25331	FA/14/2009	19/09/2011	JADAV GOVINDBHAI AMARSIBHAI,JADAV HANUBHAI AMARSINBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25332	FA/15/2009	19/09/2011	DALWADI POPATBHAI GALABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25333	FA/16/2009	19/09/2011	JADAV NATUBHAI DEVUBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25334	FA/17/2009	19/09/2011	DALWADI SHANKARBHAI JAHABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25335	FA/18/2009	19/09/2011	PATEL SHIVABHAI GAGABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25336	FA/19/2009	19/09/2011	PATEL SHANKERBHAI GAGABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25337	FA/20/2009	19/09/2011	JADAV AJUBHAI ALUBHAI DECD. THRO' HEIRS,JADAV GHANSHYAMBHAI ALUBHAI,RATANBEN GHANSHYAMBHAI,RAJENDRA GHANSHYAMBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25338	FA/21/2009	19/09/2011	JADAV HEMUBHAI AMARSIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25339	FA/22/2009	19/09/2011	DALWADI DUNGARBHAI HUKABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25340	FA/23/2009	19/09/2011	DALWADI SONDA KALABHAI,DALWADI DALPAT VASTABHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
25341	FA/25/2009	29/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SENDHABHAI MAFATLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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25342	FA/26/2009	15/06/2015	DY. GENERAL MANAGER,	MR AJAY R MEHTA	RAMESHJI ATAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR SHITAL R PATEL
25343	FA/27/2009	15/06/2015	DY. GENERAL MANAGER,	MR AJAY R MEHTA	KESHAJI DHOLAJI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
25344	FA/28/2009	15/06/2015	DY. GENERAL MANAGER,	MR AJAY R MEHTA	BHIKHAJI TALAJI,SURSANGJI KALAJI,SPECIAL LAND ACQUISITION OFFICER	
25345	FA/29/2009	11/07/2019	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DECEASED MOHANLAL VALLABHAI THRO HIS LEGAL HEIRS,BHANUBEN WD/O MOHANLAL VALLABHAJI,YASHWANT S/O MOHANLAL VALLABHAJI,VINAY S/O MOHANLAL VALLABHAJI,BHAVESH S/O MOHANLAL VALLABHAJI,ATUL S/O MOHANLAL VALLABHAJI,SHIVSHANKAR VALLABHJI	DECEASED LITIGANT,MR VIMAL M PATEL
25346	FA/30/2009	17/12/2013	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	KAMALABEN MANGALBHAI JOSHI,JYOTSHANABEN JAGDISHBHAI JOSHI,VIJAYBHAI JAGDISHBHAI JOSHI,GAURANGBHAI JAGDISHBHAI JOSHI,RITABEN SUNILKUMAR TRIVEDI,DEPUTY EXECUTIVE ENGINEER SHRI N P M C	SERVED BY AFFIX. (R),MR MOHMEDSAIF HAKIM
25347	FA/31/2009	21/02/2012	ORIENTAL INSURANCE CO. LTD.,	MR RITURAJ M MEENA	HALIMABEN HASANBIN ARAB,IMTIYAZ HASANBIN ARAB,AFZAL HASANBIN ARAB,MINOR RUBINA HASANBIN ARAB,KHATIJABEN HASANBIN ARAB,GHANSYAMSINH NIRUBHA ZALA,ABDUL HUSSAINBHAI SODA,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH,MR PREMAL S RACHH
25348	FA/34/2009	13/01/2009	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	HUSHEN MAMAD VAGADIYA,DALJITSING MANDARSING,NARENDRASINGH KARNIALSINGH,NAGA DANA BHARVADIYA	,MR RC KAKKAD
25349	FA/36/2009	17/01/2009	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ANILKUMAR KIRITKUMAR KHOPKAR,SUNILKUMAR KIRITKUMAR KHOPKAR,NILESH JAYANTILAL PATEL	,MR JANAKRAY K RAVAL, (MR VIVEK N MAPARA)
25350	FA/37/2009	09/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI ISHWARBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
25351	FA/38/2009	09/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIBHAI BHAVANBHAI,	MR SAURABH G AMIN
25352	FA/39/2009	09/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYESHBHAI BHIKHABHAI PATEL,	MR SAURABH G AMIN
25353	FA/40/2009	09/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI NAGARDAS SINCE DECD THROUGH HEIRS,AMRATBHAI SOMABHAI PATEL,RASIKBHAI SOMABHAI PATEL,GIRISHBHAI SOMABHAI PATEL	,MR SAURABH G AMIN
25354	FA/41/2009	09/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBHAI ISHWARBHAI SINCE DECD. THROUGH HEIRS,KANTIBHAI UMEDBHAI PATEL,RUPABEN UMEDBHAI PATEL,PARVATIBEN UMEDBHAI PATEL,MANJULABEN UMEDBHAI PATEL,VASANTIBEN UMEDBHAI PATEL	,MR SAURABH G AMIN
25355	FA/43/2009	17/02/2012	GUJARAT BOROSIL LIMITED,	NANAVATI ASSOCIATES	MADHUBEN PRAVINSINH NARPATSINH RATHOD,BHAVNABEN PRAVINSINH RATHOD,CHETNABEN PRAVINSINH RATHOD,YOGENDRASINH PRAVINSINH RATHOD,J P SINGH (DECD. THRO' HEIRS & LRS),BIKRAM SINGH,UNITED INDIA INSURANCE CO.	,MS MEGHA JANI,MR KASHYAP R JOSHI
25356	FA/44/2009	09/04/2009	NEW INDIA ASSURANCE CO LTD THRO' REGIONAL OFFICE,	MR SHASHIKANT S GADE	SUMIBEN BUDHABHAI SANKARBHAI PARMAR,SONALBEN BUDHABHAI PARMAR,VISHNUBHAI BUDHABHAI PARMAR,RANJANBEN BUDHABHAI PARMAR,SANKARBHAI SHANABHAI PARMAR,CHANDABEN SANKARBHAI PARMAR,SATYAM QUARRY WORKS THRO' MANAGER	

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25357	FA/45/2009	12/03/2009	MANUBHAI SOMABHAI NAYEE THRO' MANUBHAI SOMABHAI NAYEE,	MR JV JAPEE	CENTRAL BANK OF INDIA,GIRDHARILAL BULAKHIDAS,BHARATKUMAR NANJIBHAI SUTHAR,HARENDRAKUMAR NATVARBHAI PATEL	,MR SIDDHARTHA SAMAL,MS MEENA VYAS
25358	FA/49/2009	22/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJI JIVA,	MR GM AMIN
25359	FA/50/2009	14/03/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANGRAM JIVA,MADHUBEN SANGRAM,BHIKHUBHAI SANGRAM,BABUBHAI SANGRAM,MOHANBHAI SANGRAM,RAMESHBHAI SANGRAM,KANCHANBEN SANGRAM,KUMARBHAI SANGRAM,MUKESHBHAI SANGRAM,DADUBHAI SANGRAM	,MR GM AMIN
25360	FA/51/2009	22/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT NANJI RANA,KHANT GOKAL NANJI,KHANT UJIBEN NANJI,BACHUBHAI NANJIBHAI SINCE DECEASED THRO' HEIRS,VIRJIBHAI BACHUBHAI,SHAMJIBHAI BACHUBHAI,MANSUKHLAL BACHUBHAI,BAVKIBEN BACHUBHAI,LILIBEN BACHUBHAI,NANIBEN BACHUBHAI,LABHUBEN BACHUBHAI	,MR GM AMIN
25361	FA/52/2009	09/04/2009	RAJENDRA P SHARMA,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	NIRDEVI @ NENAJI MUKESH RAJPUROHIT,RINKUBEN MUKESH RAJPUROHIT MINOR THROUGH,DEVABHAI NENJI RAJPUROHIT,NENJIBHAI RAMJI RAJPUROHIT,NEW INDIA ASSURANCE CO LTD	,MR SHALIN N MEHTA
25362	FA/53/2009	15/06/2015	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	POONAMCHAND HIRALAL (SINCE DEC'D THRO' HEIRS & LRS,PATEL KUSUMBEN POONAMCHAND WD/O POONAMCHAND HIRALAL,SHARMISHTABEN POONAMCHAND PATEL (DAUGHTER),KAUSHIKBHAI POONAMCHAND PATEL (SON),THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI
25363	FA/54/2009	15/06/2015	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	VITHALBHAI HIRALAL,GHANSHYAMBHAI HIRALAL,POONAMCHAND HIRALAL (SINCE DECD' THRO' HEIRS & LRS),PATEL KUSUMBEN POONAMCHAND WD/O POONAMCHAND HIRALAL,SHARMISHTABEN POONAMCHAND PATEL (DAUGHTER),KAUSHIKBHAI POONAMCHAND PATEL,GHANSHYAMBHAI ISHWERBHAI,JIBA WD/O HIRALAL MANILAL,JASHUBHAI ISHWERBHAI,BHARATBHAI ISHWERBHAI,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI
25364	FA/55/2009	15/06/2015	GENERAL MANAGER, OIL & NATURALGAS CORPORATION LIMITED,	MR AJAY R MEHTA	HARSHADBHAI KESHAVLAL,VIMALABEN KESHAVLAL,KOKILABEN KESHAVLAL,GANGABEN WD/O KESHAVLAL ISHWERBHAI,MADHUBEN KESHAVLAL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
25365	FA/56/2009	16/03/2009	A M C THROUGH SENIOR LEGAL ASSISTANT,	MS JIRGA D JHAVERI	MAHESHBHAI PATEL OWNER OF HARIHAR CORPN.,	MR NEHAL R JOSHI
25366	FA/57/2009	28/12/2010	BIREN CHANDULAL PATEL,	MR NV GANDHI	KAVITA JAYANTIBHAI PATEL,	MR BOMI H SETHNA
25367	FA/58/2009	15/10/2013	LILABEN HARIBHAI RABARI,	MR.HIREN M MODI	HUSEN NAZARKHANA NAKUM,SALIMBHAI F BODIWALA,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MS AMEE YAJNIK
25368	FA/59/2009	15/10/2013	LILABEN HARIBHAI RABARI,GITABEN HARIBHAI RABARI (MINOR),NIRUBEN HARIBHAI RABARI (MINOR),KALPESHBHAI HARIBHAI RABARI (MINOR),DHULABHAI LAKHABHAI RABARI,BHIKHIBEN DHULABHAI RABARI	MR.HIREN M MODI	HUSEN NAZARKHANA NAKUM,SALIMBHAI F BODIWALA,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MS AMEE YAJNIK
25369	FA/60/2009	16/01/2009	RASHMIN S/O SURESHBHAI RELIA,HETAL W/O RASHMIN RELIA	MS DHARA M SHAH,MR SHIVANG M SHAH	Blank Name,	
25370	FA/61/2009	07/09/2009	DLF UNIVERSAL LIMITED,	M/S TRIVEDI & GUPTA	ATUL LIMITED,	
25371	FA/62/2009	22/09/2017	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AMBALAL RAMJIBHAI CHAUAN,PRADIPBHAI N CHAUAN	RULE SERVED,MR JM BAROT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25372	FA/63/2009	16/01/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RANGLAL BHERUJI ODE,ISMAILBHAI IBRAHIMBHAI DHUKA	
25373	FA/66/2009	07/02/2013	CHANDRAKANTBHAI BRIJLAL SONI,RITABEN CHANDRAKANTBHAI SONI	MR ZUBIN F BHARDA	AHMED HUSSEIN TAJUBKHAN BALOCH,G.S.R.T.C.	MS KIRAN D PANDEY,MR PINAKIN B RAVAL
25374	FA/67/2009	19/03/2019	VITTHALBHAI RAMBHAI TALPADA SINCE DECD. THROUGH HEIRS,SHAILESHBHAI V TALPADA,VKRESHKUMAR VITHALBHAI TALPADA	MS AMI N BHATT	BHIKHABHAI KHUSHALBHAI PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
25375	FA/69/2009	14/07/2010	SHAMIMBANU W/O YUSUFMIYA SUBAMIYA,MOHD. ASIF S/O YUSUFBHAI,TARANNUM S/O YUSUFBHAI MINOR,JEBUNNISA D/O YUSUFBHAI MINOR	MR MA BUKHARI	YAKUBKHAN ABDULLAKHAN PATHAN THROUGH HEIRS,AMIRUNISA YAKUBKHAN PATHAN,MAZHARKHAN YAKUBKHAN PATHAN,ASHRAFKHAN ABDULKHAN PATHAN,SUBAMIYA HASUMIYA THROUGH HEIRS,ZEBUNISA W/O SUBAMIYA THROUGH HEIRS,MEHMUDMIYA SUBAMIYA SHAIKH,YUSUFBHAI SUBAMIYA SHAIKH,HAMIDMIYA SUBAMIYA SHAIKH,SAIRABANU SUBAMIYA SHAIKH	,NOTICE SERVED,SERVED BY AFFIX(N),MR PC MASTER
25376	FA/70/2009	14/07/2010	SHAKILABANU D/O SUBAMIYA HASUMIYA,	MR MA BUKHARI	YAKUBKHAN ABDULLAKHAN PATHAN THROUGH HEIRS,AMIRUNISA YAKUBKHAN PATHAN,MAZHARKHAN YAKUBKHAN PATHAN,ASHRAFKHAN ABDULKHAN PATHAN,SUBAMIYA HASUMIYA THROUGH HEIRS,ZEBUNISA W/O SUBAMIYA THROUGH HEIRS,MEHMUDMIYA SUBAMIYA SHAIKH,YUSUFBHAI SUBAMIYA SHAIKH,HAMIDMIYA SUBAMIYA SHAIKH,SAIRABANU SUBAMIYA SHAIKH	,NOTICE SERVED,SERVED BY AFFIX(N),MR PC MASTER
25377	FA/71/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,NADIYA AMRATBHAI RAMABHAI SINCE DECD. THROUGH HEIRS,NADIYA KUVARBEN AMRATBHAI,NASIYA NATUBHAI AMRATBHAI,NADIYA DAHIBEN AMRATBHAI	,GOVERNMENT PLEADER,RULE SERVED
25378	FA/72/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,NADIYA NATHABHAI SAVBHAI	GOVERNMENT PLEADER,RULE SERVED
25379	FA/73/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,NADIYA LAXMANBHAI MOHANLAL,NADIYA MALABHAI DANABHAI	GOVERNMENT PLEADER,RULE SERVED
25380	FA/74/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,NADIYA AMRATBHAI RAMABHAI SINCE DECD. THROUGH HEIRS,NADIYA KUVARBEN AMRATBHAI,NADIYA NATUBHAI AMRATBHAI,NADIYA DAHIBEN AMRATBHAI	,GOVERNMENT PLEADER,RULE SERVED
25381	FA/75/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,NADIYA NATHABHAI SAVABHAI	GOVERNMENT PLEADER,RULE SERVED
25382	FA/76/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,NADIYA AMRATBHAI RAMABHAI SINCE DECD. THROUGH HEIRS,NADIYA KUVARBEN AMRATBHAI,NADIYA NATUBHAI AMRATBHAI,NADIYA DAHIBEN AMRATBHAI	,GOVERNMENT PLEADER,RULE SERVED
25383	FA/77/2009	11/05/2009	THE ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	GEETABEN WD/O RAMESHBHAI GUMANBHAI GAMIT,MINOR NIMISHA RAMESHBHAI GAMIT,MINOR NITESH RAMESHBHAI GAMIT,POHLIBEN W/O GAMANBHAI BHILIYABHAI GAMIT,GAMANBHAI BHILIYABHAI GAMIT,GAMIT ISHWARBHAI NOORJIBHAI,NATWARBHAI CHHAGANBHAI DIMAR	
25384	FA/78/2009	17/01/2009	AHMEDABAD MUNCIPAL CORPORATION,	MR MAULIN R RAVAL	RUPCHAND R. VADHVANI,	MS JK HINGORANI

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25385	FA/80/2009	08/01/2016	PURVIBEN D/O SURESHCHANDRA VADILAL SHAH,	MR HARSHAD K PATEL	PRAVINKUMAR CHANDULAL PATEL,SANJEEVKUMAR JAYANTILAL SHAH,UNITED INDIA INSURANCE CO	NOTICE SERVED,RULE SERVED,MR NAVNIT M TAILOR
25386	FA/81/2009	25/07/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHAGWANBHAI MAGANDAS	GOVERNMENT PLEADER, (MR A J PATEL)
25387	FA/82/2009	25/07/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	PATEL MULJIBHAI SHIVRAMDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25388	FA/83/2009	25/07/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	PATEL MOHANBHAI SHIVRAMDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25389	FA/85/2009	15/02/2010	KETANKUMAR NANDUBHAI BHAGATHARIYA,	MR. D. P. KINARIWALA	SYNDICATE BANK THROUGH,RUPABLBEN KAMLESHBHAI BHATT,KAMLESHBHAI B BHATT	RULE UNSERVED,MR KURIAN SANJAY
25390	FA/86/2009	17/01/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SURESHBHAI PARSHOTTAMBHAI SABHAYA,DHIRUBHAI RAJABHAI SABHAYA	
25391	FA/87/2009	19/09/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BASTARBHAI RAVLUBHAI DHANGARIYA,CHHAYABEN BASTARBHAI	MR ZUBIN F BHARDA
25392	FA/88/2009	17/01/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MAMDIBEN SONUBHAI CHAUDHARY,CHHAYABEN BASTARBHAI	
25393	FA/89/2009	17/01/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	JETHIBEN GANESHBHAI CHORYA,TARABEN GANESHBHAI CHORYA,CHHAYABEN BASTARBHAI	
25394	FA/90/2009	21/02/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MANHAR @ MANOJ HARIBHAI VASAVA,NATVARBHAI CHIMANBHAI VASAVA,RAMESHBHAI ISHWARBHAI VASAVA,SURAJBEN RAMESHBHAI VASAVA	RULE SERVED,MR KASHYAP R JOSHI
25395	FA/91/2009	04/01/2016	NAROTTAMBHAI KARSHANBHAI PRAJAPATI,	MR.HIREN M MODI	TRIBHUVAN KALIDAS PATEL,G S R T C,NAROTTAMBHAI DAHYABHAI VARIYA,NEW INDIA ASSURANCE CO	RULE SERVED,MS SEJAL K MANDAVIA,MS LILU K BHAYA
25396	FA/92/2009	12/05/2009	BHANDHARPADA JUTH GALICHA GRUH,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	KESHUBEN RUVAJIBHAI SHAMJIBHAI,MINABEN RUVAJIBHAI SHAMJIBHAI,RANJITBHAI RUVAJIBHAI GAMIT,ROHITKUMAR RUVAJIBHAI GAMIT,BHUSARIBEN SHAMJIBHAI POSLIYABHAI,SHAMJIBHAI POSHLIABHAI GAMIT,PANUBHAI HARJIBHAI GAMIT,NEW INDIA ASSURANCE CO. LTD	,MR SHASHIKANT S GADE
25397	FA/94/2009	22/06/2015	O N G C LIMITED THRO' GENERAL MANAGER,	MR AJAY R MEHTA	NATVARBHAI MATHURBHAI PATEL DECD.THROUGH THE LRS,ARUNABEN NATVARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
25398	FA/95/2009	21/09/2017	NATIONAL INSURANCE CO LTD,	MR VC THOMAS	RAJESHKUMAR RAMANLAL SONI,MAGANBHAI ASHABHAI RATHOD,BACHUBHAI LALLUBHAI RATHOD	RULE SERVED,(MR PRANAV M RAVAL),(MR PARESH M DARJI)
25399	FA/96/2009	28/01/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	DABHAIBHAI FULABHAI PARMAR SINCE DECD. THROUGH HEIRS,NANDABEN DABHAIBHAI PARMAR,BUDHABHAI DABHAIBHAI PARMAR,CHANDUBHAI DABHAIBHAI PARMAR,VOHRA IMTIAZBHAI MAHMADBHAI,JAYESHBHAI MANHARBHAI SONI	
25400	FA/97/2009	10/03/2011	MEENABEN RAMESHKUMAR PUROHIT,	MS SD RAMI	JAYANTILAL NANJIBHAI (DELETED),NEW INDIA INSURANCE CO. LTD,NARAYANBHAI KHUSHALBHAI PUROHIT	DELETED,MR VASANTS SHAH,MR SHITAL R PATEL

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25401	FA/99/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	VAGHELA RAJENDRASINH DALPATSINH,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
25402	FA/101/2009	19/02/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI DAHYABHAI SINCE DECD. THROUGH HEIRS,BHIKHABHAI SHANKARBHAI,KANUBHAI SHANKARBHAI,SUDHABEN SHANKARBHAI,KOKILABEN SHANKARBHAI,LILABEN SHANKARBHAI,USHABEN SHANKARBHAI,GEETABEN SHANKARBHAI	,MR YATIN SONI
25403	FA/102/2009	22/01/2019	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALKUBEN BHURABHAI MEDA,DECEASED RUPLIBEN BHURABHAI MEDA THROUGH HEIRS,MANUBEN D/O RUPLIBEN BHURABHAI,PUNKIBEN D/O RUPLIBEN BHURABHAI,BADLIBEN D/O RUPLIBEN BHURABHAI,GIDUBEN D/O RUPLIBEN BHURABHAI,SHANKERBHAI S/O RUPLIBEN BHURABHAI,SHAKNABHAI BHURABHAI MEDA	,RULE SERVED,DECEASED LITIGANT,MR UM SHASTRI
25404	FA/103/2009	22/01/2019	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIYABHAI MALKABHAI MEDA,	RULE SERVED
25405	FA/104/2009	22/01/2019	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED BABUBHAI BIJIYABHAI MEDA THROUGH HEIRS,MADIYABHAI S/O BABUBHAI BIJIYABHAI MEDA,MANSINGH S/O BABUBHAI BIJIYABHAI MEDA,GANGABEN D/O BABUBHAI BIJIYABHAI MEDA,SITABEN D/O BABUBHAI BIJIYABHAI MEDA,MEETABEN D/O BABUBHAI BIJIYABHAI MEDA,NANDABEN D/O BABUBHAI BIJIYABHAI MEDA,DECEASED TITUBHAI JAVSING THROUGH HEIRS,KAMLIBEN W/O TITUBHAI,NAGINBHAI S/O TITUBHAI,HAMJU S/O TITUBHAI,HAJURBHAI S/O TITUBHAI,SURANGABEN D/O TITUBHAI,JAMBUBEN D/O TITUBHAI,LIMBUBEN D/O TITUBHAI,KALIYABHAI JAVSING,DECEASED GORDHANBHAI JAVSING THROUGH HEIRS,BHURA S/O GORDHANBHAI JAVSING,NITIN S/O GORDHANBHAI JAVSING,MERASINGH S/O GORDHANBHAI JAVSING,LALA S/O GORDHANBHAI JAVSING,ROBIN S/O GORDHANBHAI JAVSING,RONAK S/O GORDHANBHAI JAVSING,NARMADABEN WD/O GORDHANBHAI JAVSING	,RULE SERVED,DECEASED LITIGANT
25406	FA/105/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI NARAYANBHAI PATEL,	MR TRILOK J PATEL
25407	FA/106/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI RANCHHODBHAI PATEL SINCE DECD. THROUGH HEIRS,KANTABEN TRIBHOVANDAS PATEL,KUSUMBEN TRIBHOVANDAS PATEL,KISANBHAI TRIBHOVANDAS PATEL,KOKILABEN TRIBHOVANDAS PATEL,RIPALBEN SURESHBHAI PATEL,UNNATIBEN SURESHBHAI PATEL,DHARMISTHABEN TRIBHOVANDAS,MAHESHBHAI TRIBHOVANDAS PATEL	MR TRILOK J PATEL
25408	FA/107/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI SURAJBEN WD/O NATHABAI KALABHAI SINCE DECD. THRO' HEIRS,SHANABHAI NATHABHAI PATEL	MR TRILOK J PATEL
25409	FA/108/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TULSIDAS MULJIBHAI PATEL,VIJAYKUMAR MULJIBHAI PATEL,ASHWINBHAI MULJIBHAI PATEL	MR TRILOK J PATEL
25410	FA/109/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAYANBHAI LALUBHAI PATEL SINCE DECD. THROUGH HEIRS,BHAGUBHAI NARAYANBHAI PATEL,ISHWARBHAI NARAYANBHAI PATEL,VIDYABEN NARANBHAI PATEL,RAMCHANDRA NARANYANBHAI PATEL,SURESHBHAI NARAYANBHAI PATEL,SHARDABEN NARAYANBHAI PATEL,NARMADABEN TRIKAMBHAI PATEL,PRAMODABEN TRIKAMBHAI PATEL,JYOTIBEN TRIKAMBHAI PATEL,SHASHIKANT TRIKAMBHAI PATEL,NAYANBEN PARSHOTTAM PATEL,RAKESHBHAI PARSHOTTAM PATEL	,MR TRILOK J PATEL

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25411	FA/110/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI GORDHANBHAI PATEL,GOPALBHAI GORDHANBHAI PATEL,TAHKORBHAI GORDHANBHAI PATEL,CHANDRAKANT GORDHANBHAI PATEL,RUXMANIBEN GORDHANBHAI PATEL	MR TRILOK J PATEL
25412	FA/111/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI JETHABHAI PATEL,SHANTILAL JETHABHAI PATEL	MR TRILOK J PATEL
25413	FA/112/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI RAMNBHAI PATEL THRO POA DIPAKBHAI R PATEL,	MR TRILOK J PATEL
25414	FA/113/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MOTIBHAI RANCHHODBHAI PATEL,SHARDABEN MOTIBHAI PATEL,CHIMANBHAI MOTIBHAI PATEL,SUMITRABEN MOTIBHAI PATEL	,MR TRILOK J PATEL
25415	FA/114/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJUBHAI GOVINDBHAI PATEL ON WILL OF DECD. SHAMALBHAI PATEL,	MR TRILOK J PATEL
25416	FA/115/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI AMBALAL PATEL,	MR JAYRAJ CHAUHAN
25417	FA/116/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED SOMABHAI KARSANBHAI MAKWANA,REVABEN SOMABHAI MAKWANA,KUSUMBEN SOMABHAI MAKWANA,ARVINDBHAI SOMABHAI MAKWANA,URMILABEN SOMABHAI MAKWANA,ASHOKBHAI SOAMBHAI MAKWANA,SHILPABEN SOMABHAI MAKWANA	MR TRILOK J PATEL,MR JAYRAJ CHAUHAN
25418	FA/117/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARASWATIBEN NARANBHAI PATEL,	MR TRILOK J PATEL
25419	FA/118/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI TRIKAMBHAI PATEL,	MR TRILOK J PATEL
25420	FA/119/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAYAJIBHAI NATHABHAI PATEL,	MR TRILOK J PATEL
25421	FA/120/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABEN KUBERBHAI PATEL,	MR JAYRAJ CHAUHAN
25422	FA/121/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMALBHA GOKALBHAI DESAI,	MR JAYRAJ CHAUHAN
25423	FA/122/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN KALYANBHAI VASAVA,	MR TRILOK J PATEL
25424	FA/123/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED RAYAJIBHAI NAROTTAMBHAI PATEL,KANUBHAI RAYAJIBHAI PATEL	MR TRILOK J PATEL
25425	FA/124/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR KANCHANLAL SHAH,KANCHANLAL GOPALDAS SHAH	MR TRILOK J PATEL
25426	FA/125/2009	16/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED BHAILALBHAI VITTHALBHAI PATEL,JIVIBEN BHAILALBHAI PATEL,MADHUBEN BHAILALBHAI PATEL,BHASHKARBHAI BHAILALBHAI PATEL,DINUBHAI BHAILALBHAI PATEL,MAHENDRABHAI BHAILALBHAI PATEL,MINAXIBEN BHAILALBHAI PATEL,HIRALBEN PRAVINBHAI PATEL,MAYURIBEN PRAVINBHAI PATEL	MR TRILOK J PATEL
25427	FA/126/2009	18/02/2013	GAMBHIRBHAI CHHAGANBHAI NAYAKA,	MR MTM HAKIM	MOHANBHAI KASTURCHAND VANZARA,AMITKUMAR PINAKINBHAI PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MR SANDIP C SHAH
25428	FA/129/2009	10/05/2013	RAKESHBHAI ALIAS INDRAVADAN HIRABHAI PATEL,HIRABHAI MOTIBHAI PATEL,DHULIBEN W/O. HIRABHAI MOTIBHAI PATEL	MR JV JAPEE	DASHRATHSINH KALUSINH MAKWANA,ISMAILBHAI JAMALBHAI LUHAR,UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,MS HINA DESAI
25429	FA/130/2009	07/10/2013	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,LILABEN MANUBHAI JADHAV	GOVERNMENT PLEADER,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25430	FA/131/2009	06/03/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SHARDABEN PRABHUBHAI VIKRAMBHAI PRAJAPATI,PRATAPBHAI PRABHUBHAI PRAJAPATI,VINODBHAI PRABHUBHAI PRAJAPATI,VASANTBEN RAMANBHAI KANJIBHAI ATEL,BACHUBHAI DAHYABHAI RAVAL,G S R T C	NOTICE NOT RECD BACK,NOTICE SERVED,MR TUSHAR L SHETH
25431	FA/137/2009	10/02/2009	BABUBHAI SAMJIBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	MOHANBHAI BAPUDIABHAI PATEL,BHANUBEN MOHANBHAI PATEL,JAYANTIBHAI NARSINGBHAI PATEL,ORIENTAL INSURANCE CO LTD,ASHOKBHAI MAGANBHAI BHAKTA,UNITED INDIA ASSURANCE CO LTD	,MS HINA DESAI,MR KASHYAP R JOSHI,MR HARSHIT S TOLIA,MR PARTH S TOLIA
25432	FA/139/2009	06/04/2010	ROHIT NANJIBHAI,GOMATI NANJIBHAI,MAHESH NANJIBHAI,TULSI NANJIBHAI,ICCHABEN NANJIBHAI	MR DHARMESH V SHAH	AHMEDKHAN ALIYARKHAN PATHAN,KARSANBEN SONABHAI ROHIT,UNITED INDIA INSURANCE CO LTD,NANUBHAI MOHANLAL PANCHAL C/O N MOHANLAL & CO,NEW INDIA ASS. CO LTD	,MS AMEE YAJNIK,MS MEGHA JANI
25433	FA/140/2009	21/02/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ISMAIL ISHABHAI JAT,UMAR ISHABHAI JAT,NEW INDIA ASSURANCE CO LTD,DALIBEN MANGALSINGH CHAUHAN,KRISHNABEN MANGALSINGH CHAUHANMINOR THROUGH,SHANKARSINGH MANGALSINGH MINOR THROUGH,MANJULABEN MANGALSINGH CHAUHANMINOR THROUGH,LAKSHMANSINGH CHHOTUSINGH CHAUHAN,JETBAI LAKSHMANSINGH CHAUHAN,JAGDISHSINGH LALSINGH RAYSHIKH	,RULE SERVED,MR SHALIN N MEHTA
25434	FA/141/2009	18/10/2013	MANJULABEN HASMUKHBHAI VANAND,JIGNESH HASMUKHBHAI VANAND	MR MTM HAKIM	BIPINCHANDRA NATHALAL DAVE,KUNAL BIPINCHANDRA DAVE,IFFCO TOKIYO GENERAL INSURA- NCE CO. LTD.	RULE SERVED,MR AJAY R MEHTA
25435	FA/142/2009	02/05/2009	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	RATILAL KUBERBHAI VIDJA,	MR NV GANDHI
25436	FA/143/2009	02/05/2009	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	JAYRAM MOHANBHAI VIDJA THROUGH HIS GUARDIAN,	MR NV GANDHI
25437	FA/144/2009	02/05/2009	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	MOHANLAL DHARAMSHIBHAI GADHIYA,	NOTICE SERVED
25438	FA/145/2009	06/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL KODARBHAI MAKNABHAI SINCE DIED HIS LEGAL HEIRS,PATEL SANTOKBEN WD/O KODARBHAI,PATEL JAGUBHAI KODARBHAI,PATEL KUNVARBEN KODARBHAI W/O VITHHALBHAI DALJIBHAI,HEIR OF PATEL MOTIBHAI KAYABHAI: JEEVIBEN MOTIBEN,PATEL MANKABHAI DALABHAI,PATEL MOTIBHAI HATHABHAI,PATEL LAVJIBHAI HATHABHAI,PATEL DALABHAI MADHABHAI,PATEL DHULABHAI MADHABHAI,PATEL BECHARBHAI HARIBHAI,PATEL VASTA MANKA,HEIR OF PATEL NARSING DEVA : NATWARBHAI,VAKATA KODAR,DAHYA RAM,HIRABHAI DALABHAI,SANTOKBEN MADHABHAI	,RULE SERVED,UNSERVED EXPIRED (R)
25439	FA/148/2009	12/05/2009	SAJANBHAI MULUBHAI MODHVADIYA SHOWN AS ODEDARA,	MR ASHISH M DAGLI	MULUBHAI RANABHAI KESHVALA,	(MR HM PRACHCHHAK)
25440	FA/149/2009	21/02/2012	GAFFURBHAI ABRUBHAI BARA,SUGRABANU GAFFURBHAI BARA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MAHMAD HUSAIN ABDULBHAI MANSURI,SHABIRABEN LALMAHAMAD BARA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,(MR HASMUKH THAKKER)
25441	FA/150/2009	14/07/2014	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANA JINA SINCE DECD. THROUGH HEIRS,DHIRUBHAI KANABHAI,VALLABHBHAI BHANABHAI,GOVINDBHAI HAMIRBHAI	,MR VIMAL M PATEL
25442	FA/151/2009	03/07/2009	NARENDRASINH JAMBHA JADEJA,	MR HASIT H JOSHI	NATIONAL INS. CO. LTD.,SUKHDEVSINH M. JETHWA,SURENDRASINH MANSANG JADEJA	

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25443	FA/152/2009	12/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	SHANKARDAS PRABHUDAS PATEL,HIRABEN SHANKARDAS PATEL,HANSABEN DILIPKUMAR PATEL,RAKESHKUMAR SHANKARLAL PATEL,VARSHABEN SHANKARLAL PATEL	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
25444	FA/154/2009	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	NARVASTSINH BACHUSINH CHAUHAN,CHAMPABEN NARVATSINH CHAUHAN,RAMANLAL TAPUBHAI,KIRITBHAI CHATURBHAI THAKKER	RULE UNSERVED,MR MOHSIN M HAKIM
25445	FA/155/2009	12/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	HEMANTBHIA UKABHAI PATEL(AHIR),LAXMANSINGH RUPSINGH RATHOD	
25446	FA/156/2009	12/12/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANUBHAI SHANABHAI PATEL,ARVINDBHAI JIVABHAI DABHI,RAISINGBHAI BHEMABHAI DABHI,UNITED INDIA INSURANCE COMPANY LIMITED,SAIYAD JAKIRHUSEIN HAYATMIYA,SAIYED JAFATALI MOHMADMIYA	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI
25447	FA/157/2009	12/12/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	HASMUKHBHAI KANTILAL SOLANKI,ARVINDBHAI JIVABHAI DABHI,RAISINGBHAI BHEMABHAI DABHI,UNITED INDIA INSURANCE COMPANY LIMITED,SAIYAD JAKIRHUSEIN HAYATMIYA,SAIYED JAFATALI MOHMADMIYA	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI
25448	FA/158/2009	12/12/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	NATUBHAI RATNABHAI CHAUHAN,ARVINDBHAI JIVABHAI DABHI,RAISINGBHAI BHEMABHAI DABHI,UNITED INDIA INSURANCE COMPANY LIMITED,SAIYAD JAKIRHUSEIN HAYATMIYA,SAIYED JAFATALI MOHMADMIYA	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI
25449	FA/159/2009	12/12/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	SHIVABHAI RAMJIBHAI RABARI,ARVINDBHAI JIVABHAI DABHI,RAISINGBHAI BHEMABHAI DABHI,UNITED INDIA INSURANCE COMPANY LIMITED,SAIYAD JAKIRHUSEIN HAYATMIYA,SAIYED JAFATALI MOHMADMIYA	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI
25450	FA/161/2009	17/12/2015	PREMUBEN @ PREMILABEN W/D OF DEC. DEEPSINH R. VALA,HARDIK KUMAR D. VALA,RAJIV D. VALA,JAIBA D. VALA	MR JV JAPEE	KADARKHAN UMARKHAN MAKARANI,MANGILAL PITHARAM,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
25451	FA/162/2009	12/05/2009	SARDAR BHUPENDRASINGH HAKAMSINGH,	MR. YOGENDRA THAKORE	SHAKILABEN MOHANLAL BANWARILAL,RANIBEN MOHANLAL VERMA (MINOR)THROUGH,BHARTIBEN MOHANLAL VERMA MINOR, THROUGH,SUMANBEN MOHANLAL VERMA MINOR, THROUGH,MANISHKUMAR MOHANLAL VERMA MINOR, THROUGH,INSURANCE COMPANY OF CRANE NO.GJ.2.A.3782	MS HINA DESAI,MR TEJAS P SATTA
25452	FA/163/2009	12/05/2009	NIRMA LIMITED,	(MR PARESH M DARJI)	ISHVERBHAI KANJIBHAI MAKVANA,NEW INDIA ASSURANCE CO LTD	,MR SHASHIKANT S GADE
25453	FA/164/2009	26/06/2009	SAVITABEN JALUBHAI BHURIYA,	MR VIJAL P DESAI	KHANBAHADUR NOORMOHMED PATHAN,STATE TRANSPORT CORPORATION	,MRS VASAVDATTA BHATT
25454	FA/166/2009	09/04/2019	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	MS JIRGA D JHAVERI	ASHWIN HARIBHAI PATEL,	DS AFF.NOT FILED (R)
25455	FA/167/2009	09/04/2019	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	MS JIRGA D JHAVERI	ASHWIN HARIBHAI PATEL,	DS AFF.NOT FILED (R)
25456	FA/168/2009	22/01/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	LAXMANBHAI AJABABHAI PATEL,PUNJIBHAI LAXMANBHAI PATEL SINCE DECD. TRHOUGH HEIRS,HARIBHAI LAXMANBHAI PATEL,NARSIBHAI LAXMANBHAI PATEL,VASRAMBHAI LAXMANBHAI PATEL,GOVINDBHAI LAXMANBHAI PATEL,HATHIBHAI LAXMANBHAI PATEL,SHANKARLAL KANJIBHAI JOSHI,ASSISTANT AGRICULTURAL ENGINEER,GANPATRAM PRABHURAM THAKKER	,MR ANKIT Y BACHANI
25457	FA/170/2009	04/01/2016	DEVCHANDBHAI MOHANBHAI JOGIA SINCE DECD. THROUGH HEIRS,PUSHPABEN DEVCHANDBHAI JOGIA,SANJAY DEVCHANDBHAI JOGIA,KAMLESH DEVCHANDBHAI JOGIA	MR AMAR D MITHANI	YUSUF ABUBHAI SHAIKH,YUSUF ABUBHAI REHMAN SHAIKH,NATIONAL INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
25458	FA/171/2009	04/08/2015	PASCHIM GUJARAT VIJ COMPANY LTD THROUGH,	MS RV ACHARYA	SAGUNABEN DHANJIBHAI GARVA,VELABHAI JIVABHAI GARVA,BAIYABAI VELABHAI GARVA	MR MEHUL S SHAH

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25459	FA/172/2009	08/10/2013	JIVABHAI KANJIBHAI AHIR,	(MR MAULIK J SHELAT)	GSRTC,BAVUBHA POPATBA SARVAIYA	RULE SERVED,MRS VASAVDATTA BHATT
25460	FA/173/2009	08/10/2013	NAJUBHAI MINOR THRO' GUARDIAN KANABHAI B AHIR,	(MR MAULIK J SHELAT)	GSRTC,BAVUBHA POPATBA SARVAIYA	RULE SERVED,MRS VASAVDATTA BHATT
25461	FA/174/2009	08/10/2013	KANABHAI BHAGWANBHAI AHIR,	(MR MAULIK J SHELAT)	GSRTC,BAVUBHA POPATBA SARVAIYA	RULE SERVED,MRS VASAVDATTA BHATT
25462	FA/175/2009	08/10/2013	HASUBEN KANABHAI AHIR,	(MR MAULIK J SHELAT)	GSRTC,BAVUBHA POPATBA SARVAIYA	RULE SERVED,MRS VASAVDATTA BHATT
25463	FA/178/2009	05/10/2012	RAMJIBHAI KANJIBHAI,	MR SP MAJMUDAR	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	
25464	FA/182/2009	05/10/2012	HEIRS OF PITAMBARBHAI DAHYABHAI,PRAGJIBHAI PITAMBAR	MR SP MAJMUDAR	SPL. LAQ OFFICER,EXECUTIVE ENGINEER	
25465	FA/206/2009	16/12/2015	SAMSU NISHA PATHAN,AYATKHAN ABDULLAKHAN @ BADSHAHKHAN,SHAHJAMANKHAN ABDULLAKHAN @ BADSHAHKHAN	MR HARSHAD K PATEL	HASMUKHBHAI KANTIBHAI KADIYA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
25466	FA/209/2009	02/02/2009	JANAK LALLUBHAI SHETH,DIPAKBHAI LALLBHAI SHETH,BHARATBHAI LALLUBHAI SHETH,VANDANA LALLUBHAI SHETH	MR KIRIT R PATEL	..,	
25467	FA/211/2009	16/02/2015	RAJESHBHAI LAVJIBHAI MAKWANA,	NOTICE UNSERVED	ILABEN MUKTESHBHAI PATEL,SEJAL @ BRINDA MINOR THRO ILABEN MUKTESHBHAI PATEL	MR JAYESH A DAVE
25468	FA/213/2009	25/02/2009	AHMEDABAD MUNCIPAL CORPORATION,	MR MAULIN R RAVAL	LAXMI VIJAY HOSIERY MILLS,	
25469	FA/214/2009	19/02/2009	RASULBHAI USMANBHAI MANSURI,	(MR MB GANDHI),MR CHINMAY M GANDHI	GHULAM MAYIUDDIN MANSURI SINCE DECD. THROUGH HEIRS,SIPHIYABANU WD/O GHULAM MAYIUDDIN MANSURI,ASHRAF GHULAMBHAI MANSURI,SHARIF GHULAMBHAI MANSURI,AARIFA GHULAMBHAI MANSURI,AKHTARBANU GHULAMBHAI MANSURI,FIROZA GHULAMBHAI MANSURI,MUKATIYA AHMED ABDUL KADER MANSURI	,MR RA PATEL
25470	FA/215/2009	08/05/2013	SHAMALBHAI RAMCHANDBHAI DHOS,	MR MK VAKHARIA,MR VIMAL M PATEL	VIRABHAI JETHABHAI BHUT,NARSIBHAI MAGANBHAI ILLASARIYA,RAMBHAI MAGANBHAI ILASARIYA SINCE DECD. THRO' L/H,AMBABEN RAMABHAI ILLASARIYA,DINESHBHAI RAMABHAI ILLASARIYA,GITABEN D/O RAMABHAI ILLASARI-YA AND W/O NAGARBHAI MEDAAT,KANTIBHAI RAMABHAI ILLASARIYA,CHELABHAI MAGANBHAI ILASARIYA,GANGABEN W/O RAMCHAND SANKALA DHOS,RAYCHANDBHAI JETHABHAI BHUT,KARSANBHAI JETHABHAI BHUT,UJIBEN D/O JETHABHAI BHUT & W/O BECHARBHAI JAGANIYA,RATANBEN D/O JETHABHAI BHUT & W/O GANGARAM GAMI DECD. THRO',BHIKHABHAI GANGARAMBHAI PATEL,AMRUTBHAI GANGARAMBHAI PATEL,SHIVRAMBHAI GANGARAMBHAI PATEL,RANCHHODBHAI GANGARAMBHAI PATEL,SHANTIBHAI GANRARAMBHAI PATEL,JIVABEN W/O SHANKARLAL ROAD,DIVABEN R/O RAICHANDBHAI IIASARIYA,SHARDABEN W/O RAMABHAI KUGASIA,NATHIBEN D/O JETHABHAI BHUT & W/O RAMABHAI GAMI,MOTIBEN D/O JETHABHAI BHUT & W/O DALABHAI HJIPURA,DALCHHIBEN D/O MAGANBHAI ILASARIYA,HIRABEN D/O MAGANBHAI ILASARIYA,DINESHBHAI DALCHHARAM KARNAVAT,DAHYABHAI DALCHHARAM KARNAVAT,DAHIBEN DALCHHARAM KARNAVAT,SURESHBHAI KHAMRAJ BHANSALI,BHARATBHAI MAGANBHAI DESAI	,RULE SERVED,SERVED BY AFFIX. (R),MR ABHAYKUMAR P SHAH,MR DHAVAL D VYAS,MR SP MAJMUDAR,MR ANKIT Y BACHANI,(MR KALPESH T GURNANI)

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25471	FA/216/2009	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTIBHAI ISHVARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
25472	FA/217/2009	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTIBHAI ISHVARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
25473	FA/218/2009	09/01/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RANCHHODBHAI ISHVARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
25474	FA/219/2009	29/01/2019	NEHA WD/O MANUBHAI BALWANTRAI @ BALLUBHAI,DHRUTI MANUBHAI NAIK MINOR THROUGH	MR VIBHUTI NANAVATI	MALEK YAKUBMIYA USMANMIYA,RASULBHAI LALBHAI CHAUHAN,ORIENTAL INSURANCE CO LTD	MS LILU K BHAYA,MR ABHAYKUMAR P SHAH
25475	FA/221/2009	19/06/2009	INDIAN OVERSEAS BANK,	MR AC GANDHI	PARI R ATMARAM,CENTRAL BANK OF INDIA,JAYANT EXTRACTION INDUSTRIES LTD	,MR P P KASVALA
25476	FA/224/2009	27/01/2009	ORIENTAL INSURANCE CO LTD THROUGH MANAGER,	MR VASANTS SHAH	KHODABHAI @ LALBHAI KARMANBHAI @ KAMABHAI MUNDHAVA SINCE,JASUBEN KHODABHAI @ LALBHAI MUNDHAVA,KEVAL KHODABHAI @ LALBHAI MUNDHAVA MINOR THROUGH,HARSHAD KHODABHAI @ LALBHAI MUNDHAVA MINOR THROUGH,AJIBEN KARMANBHAI @ KAMABHAI MUNDHAVA,KARMANBHAI @ KAMABHAI LALBHAI MUNDHAVA,BHAVESHBHAI SUKHABHAI BORICHA,KAMALBHAI MANHARBHAI MEHTA	
25477	FA/225/2009	27/01/2009	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	REVABHAI PUNJABHAI VAGHELA,ABDUL AYUBKHAN ABDUL HABBARKHAN PATHAN,KHAN ABDUL HAMID ABDUL JABBAR	
25478	FA/226/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT MADARSINH BECHARSINH,JASHVANTSINH MADARSINH PARMAR (RAJPUT),MADHUBEN MADARSINH PARMAR (RAJPUT),ANUBEN MADARSINH PARMAR (RAJPUT),GOPALSINH MADARSINH PARMAR (RAJPUT),VACHANBEN MADARSINH PARMAR (RAJPUT)	,MR AMIT C NANAVATI
25479	FA/227/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL MANILAL MALUBHAI,	
25480	FA/228/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL CHIMANLAL MOHANLAL,	
25481	FA/229/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL KESHAVLAL VIRCHANDBHAI,	
25482	FA/230/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT SURAJI MOVATAJI,	MR AMIT C NANAVATI
25483	FA/231/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT JUTHAJI MOVATAJI,	MR AMIT C NANAVATI
25484	FA/232/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MAHADEV MANDIR,CHATARAJI RAMSANGJI PARMAR,NATHUJI VIRAJI PARMAR,MEGHRAJ JITABHAI CHAUDHARY,BADAJI PARTHIJI RAJPUT,RAJPUT GULABCHAND BADAJI,RANCHHODSINH BADAJI RAJPUT,ABHAJI BADAJI RAJPUT,KANJIJI BADAJI RAJPUT	
25485	FA/233/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT CHATRAJI RAMSANGJI,	MR AMIT C NANAVATI
25486	FA/234/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT RANCHHODJI KARSHANJI,	MR AMIT C NANAVATI
25487	FA/235/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI MOVATAJI,	MR AMIT C NANAVATI
25488	FA/236/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PARTHIBHAI RAMJIBHAI,PATEL GAMANBEN KANJIBHAI	,MR AMIT C NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25489	FA/237/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY VIRJIBHAI GODADBHAI,CHAUDHARY DALJIBHAI JESANGBHAI,CHAUDHARY DINESHBHAI KARSHANBHAI	,MR AMIT C NANAVATI
25490	FA/238/2009	29/01/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYABEN DHANJIBHAI SUTHAR,BHAVANABEN DHANJIBHAI SUTHAR,AMITKUMAR DHANJIBHAI SUTHAR,VIMLABEN DHANJIBHAI SUTHAR	,MR AMIT C NANAVATI
25491	FA/239/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	FULABHAI SHAMALDAS SINCE DECD. THROUGH HEIRS,RAMIBEN FULABHAI,RAMANBHAI FULABHAI,SHANKARBHAI FULABHAI,PRAVINBHAI FULABHAI,GOVINDBHAI FULABHAI SINCE DECD THROUGH HEIRS,SAVITABEN FULABHAI,MADHUBEN FULABHAI,SHANTABEN FULABHAI,SHARDABEN FULABHAI,BHADRESHBHAI GOVINDBHAI,BHAVANABEN GOVINDBHAI,MANISHABEN GOVINDBHAI	
25492	FA/240/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VANMALIDAS BABALDAS SINCE DECD THROUGH HEIR,DEVENDRAPRASAD VANMALIDAS RAVAL,JITENDRAKUMAR VANMALIDAS RAVAL,KIRITKUMAR VANMALIDAS RAVAL	,MR YATIN SONI
25493	FA/241/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GORDHANBHAI KAKUDAS PATEL SINCE DECD. THROUGH HEIRS,AMBALAL GORDHANBHAI PATEL,MADHUBEN GORDHANBHAI PATEL,JASHIBEN GORDHANBHAI PATEL,PRABHUDAS KAKUDAS PATEL	
25494	FA/242/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ISHWARBHAI REVANDAS PATEL,	
25495	FA/243/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ISHWARBHAI LALLUBHAI,	
25496	FA/244/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHIVABHAI JESHANGBHAI SINCE DECD. THROUGH HEIRS,BHIKHABHAI SHIVABHAI,CHANDUBHAI SHIVABHAI	,MR YATIN SONI
25497	FA/245/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GABHABHAI KACHARABHAI SINCE DECD. THROUGH HEIRS,MANIBEN GABHABHAI PATEL,SURESHBHAI GABHABHAI PATEL,DINESHBHAI GABHABHAI PATEL,KAMLESHBHAI GABHABHAI PATEL,NARENDRAKUMAR GABHABHAI PATEL	
25498	FA/246/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KALYANBHAI SHANBHUBHAI SINCE DECD. THROUGH HEIRS,MOHANBHAI KALYANDAS PATEL,PRABHUDAS KALYANDAS PATEL,JADIBEN KALYANDAS PATEL,RAMANBHAI KALYANDAS PATEL,HIRABHAI KALYANDAS PATEL,SITABEN KALYANDAS PATEL,LILABEN KALYANDAS PATEL	
25499	FA/247/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BABABHAI JOITABHAI PATEL SINCE DECD. THROUGH HEIRS,NATHIBEN BABABHAI PATEL,RAMABHAI BABABHAI PATEL,LALABHAI BABABHAI PATEL,AMBALAL BABABHAI PATEL	
25500	FA/248/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SOMABHAI KAKUDAS PATEL,RANCHHODBHAI KAKUDAS PATEL	,MR YATIN SONI
25501	FA/249/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KESHAVLAL JIVABHAI PATEL,	MR YATIN SONI
25502	FA/250/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HIRABHAI REVANDAS SINCE DECD. THROUGH HEIRS,CHANDRAKANT HIRABHAI PATEL SINCE DECD.THROUGH HEIRS,SAROJBEN HIRABHAI PATEL,VIKRAMBHAI HIRABHAI PATEL,BHAGAWATIBEN CHANDRAKANT PATEL,BIJALBEN CHANDRAKANT PATEL,SEFALI CHANDRAKANT PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25503	FA/251/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PUNJABHAI RAMDAS PATEL SINCE DECD. THROUGH HEIRS,JOITIBEN PUNJIRAM PATEL,ISHVARBHAI PUNJIRAM PATEL,AMBARAM PUNJIRAM PATEL,SHAMALBHAI PUNJIRAM PATEL SINCE DECD. THROUGH HEIRS,KASHIBEN SHAMALBHAI,YOGESHBHAI SHAMALBHAI,KAILESHBEN SHAMALBHAI,SHOBHANABEN SHAMALBHAI,MAHESHKUMAR SHAMALBHAI	
25504	FA/252/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GIRDHARBHAI MOHANBHAI,	
25505	FA/253/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMABHAI MAGANBHAI,HARGOVANBHAI MAGANBHAI,RAIBEN MAGANBHAI	
25506	FA/254/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PARSOTTAMBHAI MAGANBHAI,	
25507	FA/255/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BABULBHAI CHATURBHAI SINCE DECD. THROUGH HEIRS,VINODCHANDTA BABULAL PATEL,AMARISH BABULAL PATEL,RAMESHBHAI BABULAL PATEL	,MR YATIN SONI
25508	FA/256/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	NATVARLAL GANDABHAI,	
25509	FA/257/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MITHABHAI GORDHANBHAI,PASHBHAI GORDHANBHAI,RAMESHBHAI GORDHANBHAI,SAROJBEN RAMESHBHAI,BHAVESHKUMAR RAMESHBHAI,TEJASHKUMAR RAMESHBHAI,KAMUBEN GORDHANBHAI PARSHOTAMDAS	
25510	FA/258/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BABABHAI MANILAL,KANKUBEN MANILAL,BHAGABHAI MANILAL,NARANBHAI MANILAL,MADHIBEN MANILAL	
25511	FA/259/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KESHAVBHAI RAMDAS,JOITABHAI RAMDAS	MR YATIN SONI
25512	FA/260/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANCHALBEN CHATURBHAI SINCE DECD. THROUGH HEIRS,HIMATBHAI CHATURBHAI SINCE DECD. THROUGH HEIRS,MANIBEN HIMATBHAI PATEL,VIJAYKUMAR HIMATBHAI PATEL,NITABEN HIMATBHAI PATEL,PARESHKUMAR HIMATBHAI PATEL	,MR YATIN SONI
25513	FA/261/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHIVABHAI LALLUBHAI SINCE DECD. THROUGH HEIRS,BACHUBHAI SHIVABHAI,JAYANTIBHAI SHIVABHAI,KANTIBHAI SHIVABHAI,VISHNUBHAI SHIVABHAI,PRABHUDAS KAKUDAS	,MR YATIN SONI
25514	FA/262/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MENABEN PUNJABHAI KAKUDAS,KAMALABEN RANCHHODBHAI PUNJABHAI,KIRITKUMAR RANCHHODBHAI,SURESHBHAI RANCHHODBHAI,KOKILABEN RANCHHODBHAI	
25515	FA/263/2009	28/01/2009	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GANDABHAI KAKUDAS PATEL,HIRABEN KAKUDAS PATEL,MANEKBEN KAKUDAS PATEL,DAHIBEN KAKUDAS PATEL	
25516	FA/264/2009	04/04/2013	MALSING TERSING DEVADA,REKHA @ RESABEN MALSING DEVADA	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25517	FA/265/2009	04/04/2013	ILYASBHAI DIPSING KATARA,MANGALIBEN ILYASBHAI KATARA	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25518	FA/266/2009	04/04/2013	MALSING TERSING DEVADA,REKHA @ RESABEN MALSING DEVADA	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25519	FA/267/2009	04/04/2013	JOGIBHAI RUPABHAI NINAMA MINOR THRO',	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25520	FA/268/2009	04/04/2013	REKHA @ RESABEN MALSING DEVADA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25521	FA/269/2009	04/04/2013	MALSING TERSING DEVADA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25522	FA/270/2009	04/04/2013	THAVARIBEN RUPABHAI NINAMA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25523	FA/271/2009	04/04/2013	RAMALIBEN RUPABHAI NINAMA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25524	FA/272/2009	04/04/2013	RUPABHAI DHIRIYABHAI NINAMA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25525	FA/273/2009	04/04/2013	SAVARSING ILLIYASBHAI KATARA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25526	FA/274/2009	04/04/2013	NAHTABHAI RUPABHAI NINAMA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25527	FA/275/2009	04/04/2013	REVSING @ RESHANBHAI JOHKHABHAI NINAMA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
25528	FA/276/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	ZALA LAXMANSINH ADESINH,	MR AV PRAJAPATI
25529	FA/277/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR MADARSANG GULABSANG,	MR AV PRAJAPATI
25530	FA/278/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR KESHUJI VIRAJI,	MR AV PRAJAPATI
25531	FA/279/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL PURIBEN CHUNILAL,PATEL SANJAY CHUNILAL	MR AV PRAJAPATI
25532	FA/280/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	RABARI VALABHAI VERSHIBHAI,	MR AV PRAJAPATI
25533	FA/281/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR ADESANG CHANDAJI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25534	FA/282/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL LALITABEN PRABHUDAS,	MR AV PRAJAPATI
25535	FA/283/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	RABARI SAGARBHAI VERSHIBHAI,	MR AV PRAJAPATI
25536	FA/284/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL MANEKLAL MOTIRAM,	MR AV PRAJAPATI
25537	FA/285/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL MANUKHBHAI MANILAL,	MR AV PRAJAPATI
25538	FA/286/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL RATILAL CHHAGANDAS,	MR AV PRAJAPATI
25539	FA/287/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL RAYCHANDBHAI LALLUDAS,	MR AV PRAJAPATI
25540	FA/288/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL SHIVABHAI CHHAGANBHAI,	MR AV PRAJAPATI
25541	FA/289/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL NATVARBHAI GANGARAM,	MR AV PRAJAPATI
25542	FA/290/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	KARANSANG PRABHATSANG,	MR AV PRAJAPATI
25543	FA/291/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL RAMABHAI HIRABHAI,	MR AV PRAJAPATI
25544	FA/292/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	ZALA SAMATSANG CHAMANSANG,	MR AV PRAJAPATI
25545	FA/293/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	ZALA DANSANG CHEHARSANG,	MR AV PRAJAPATI
25546	FA/294/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKORE RANGANSINH NADARSANG,	MR AV PRAJAPATI
25547	FA/295/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR SHANTUJI PRUTHAVJI,	MR AV PRAJAPATI
25548	FA/296/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR BHUPATSANG DIPSANGJI,	MR AV PRAJAPATI
25549	FA/297/2009	29/08/2011	SPECIAL LAND ACQ. OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR SHANTUJI PRUTHVIJI,THAKOR JASHUJI PRUTHVIRAJ,THAKOR HIRSANGJI PRUTHVIRAJ,SONBA BANUJI PRUTHVIRAJ,RAJUJI BANUJI PRUTHVIJI	,MR AV PRAJAPATI
25550	FA/298/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL KANABHAI,	MR NITIN M AMIN
25551	FA/299/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL KANABHAI,KESHUBHAI KANABHAI,VALIBEN KANABHAI	RULE SERVED,MR NITIN M AMIN
25552	FA/300/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAMBHAI KALABHAI,MOHANBHAI KALABHAI,MULJIBHAI KALABHAI	RULE SERVED,MR NITIN M AMIN
25553	FA/301/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT GOVABHAI HAMIRBHAI,	MR NITIN M AMIN
25554	FA/302/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOSHANKAR PARMANAND,	MR NITIN M AMIN
25555	FA/303/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT ARJANBHAI KHIMABHAI,KHANT GOVINDBHAI KHIMABHAI,KHANT BHIMABHAI KHIMABHAI	RULE SERVED,MR NITIN M AMIN
25556	FA/304/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANABHAI PUNJABHAI SINCE DECD. THROUGH HEIRS,SHIVABHAI RANABHAI,JASHABHAI RANABHAI	,RULE SERVED,MR NITIN M AMIN
25557	FA/305/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULUBHAI VASHRAMBHAI,	MR NITIN M AMIN
25558	FA/306/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT RAVJIBHAI RAMABHAI SINCE DECD. THROUGH HEIRS,SHAILESHBHAI RAVJIBHAI,ARVINDBHAI RAVJIBHAI,MANJUBEN RAVJIBHAI,VALIBEN RAVJIBHAI	,RULE SERVED,MR NITIN M AMIN

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25559	FA/307/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT NANJIBHAI BHURABHAI,MANJIBHAI BHURABHAI SINCE DECD THROUGH HEIRS,HITESH MANJIBHAI MINOR THROUGH,MUKESH MANJIBHAI MINOR THROUGH,JAGRUTI MANJIBHAI MINOR THROUGH	,MR NITIN M AMIN
25560	FA/308/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI NARANBHAI SINCE DECD. THROUGH HEIRS,KANTIBHAI RAMABHAI,JAYANTIBHAI RAMABHAI,NANJIBHAI RAMABHAI	,RULE SERVED,MR NITIN M AMIN
25561	FA/309/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALABHAI NARANBHAI,	RULE SERVED
25562	FA/310/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI KARSANBHAI,LAKHMANBHAI KARSHANBHAI,DUDHIBAI KARSHANBHAI	RULE SERVED,MR NITIN M AMIN
25563	FA/311/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI RAMBHAI SINCE DECD. THROUGH HEIRS,BABUBHAI LALJIBHAI,ARJANBHAI LALJIBHAI,DILIPBHAI LALJIBHAI,MOTIBEN LALJIBHAI	,RULE SERVED,MR NITIN M AMIN
25564	FA/312/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI MEGHABHAI,	MR NITIN M AMIN
25565	FA/313/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJGOR RAMJIBHAI BHOVANBHAI,	MR NITIN M AMIN
25566	FA/314/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHTHALBHAI BHOVANBHAI,	MR NITIN M AMIN
25567	FA/315/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI TIDABHAI SINCE DECD THROUGH HEIRS,KALUBHAI GOVINDBHAI,RAMESHBHAI GOVINDBHAI,DHIRUBHAI GOVINDBHAI,GIRDHRABHAI GOVINDBHAI,SHANTABEN GOVINDBHAI	,RULE SERVED,MR NITIN M AMIN
25568	FA/316/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI TIDABHAI SINCE DECD THROUGH HEIRS,KALUBHAI GOVINDBHAI,RAMESHBHAI GOVINDBHAI,DHIRUBHAI GOVINDBHAI,GIRDHARBHAI GOVINDBHAI,SHANTABEN GOVINDBHAI	,RULE SERVED
25569	FA/317/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMJIBHAI TIDABHAI SINCE DECD THROUGH HEIRS,JIVRAJBHAI SHAMJIBHAI,BHIKHUBHAI SHAMJIBHAI,BATUKBHAI SHAMJIBHAI,MULJIBHAI SHAMJIBHAI,NANJIBHAI SHAMJIBHAI,NARMADABEN SHAMJIBHAI	,RULE NOT RECD BACK,MR NITIN M AMIN
25570	FA/318/2009	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAMBHAI KALABHAI,MOHANBHAI KALABHAI,MULJIBHAI KALABHAI,LAXMIBEN KALABHAI THROUGH POA JERAMBHAI KALABHAI,DUDHIBEN KALABHAI THROUGH POA JERAMBHAI KALABHAI,MANIBEN KALABHAI THROUGH POA MOHANBHAI KALABHAI,LABHUBEN KALABHAI THROUGH POA MOHANBHAI KALABHAI,SHANTABEN KALABHAI THROUGH POA MULJIBHAI KALABHAI,SOMIBEN KALABHAI THROUGH POA MULJIBHAI KALABHAI	RULE SERVED,MR NITIN M AMIN
25571	FA/319/2009	16/12/2010	MITABEN ANILABHAI PATEL,ANILBHAI MAGANLAL PATEL,DIVYABEN ANILBHAI PATEL,FORAMBHAI ANILBHAI PATEL,SHANTABEN MAGANLAL PATEL	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25572	FA/320/2009	16/12/2010	RAMABEN NARANBHAI REVAR,NARANBHAI GOVINDBHAI REVAR,DILIPBHAI NARANBHAI REVAR,HARSHIDA NARANBHAI REVAR,GULIBEN GOVINDBHAI REVAR	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25573	FA/321/2009	16/12/2010	VARSHABEN BHARATBHAI DAVE,BHARATBHAI GOVINDBHAI DAVE,DHARABEN BHARATBHAI DAVE,CHINTAN BHARATBHAI DAVE	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25574	FA/322/2009	16/12/2010	URMILABEN INDRAVADAN RANA,INDRAVADAN SHANKERLAL RANA,CHINTAN INDRAVADAN RANA,APEKSHA INDRAVADAN RANA	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25575	FA/323/2009	16/12/2010	YOHANABEN ASAVANT ASARI,ASAVANT DANIYAL ASARI,ALFRED ASAVANT ASARI	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25576	FA/324/2009	16/12/2010	MANGLABEN NARAYANBHAI SONAR,NARAYANBHAI BANDU SONAR,NITIN NARAYANBHAI SONAR,VIJAY NARAYANBHAI SONAR	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25577	FA/325/2009	16/12/2010	JASUMATIBEN PRAVINKUMAR GAJJAR,PRAVINKUMAR LAVJIBHAI GAJJAR,BHAVNABEN PRAVINKUMAR GAJJAR THROUGH	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25578	FA/326/2009	16/12/2010	VINODABEN PRAVINBHAI BHATT,	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25579	FA/327/2009	16/12/2010	NAYNABEN KANUBHAI PATEL,KANUBHAI RAMBHAI PATEL,DEVESH KANUBHAI PATEL	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25580	FA/328/2009	16/12/2010	KIRTIBEN SHIVPRASAD KOSHTI,	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25581	FA/329/2009	16/12/2010	VIMALABEN FALGOVIND BEHRAM,FALGOVIND GOPALRAO BEHRAM,REKHA FALGOVIND BEHRAM NOW RESHMA UMESH LAMBDE	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25582	FA/330/2009	16/12/2010	KAMINIBEN ASHVINBHAI JOGI,ASHVINBHAI BECHARDAS JOGI,KINJAL ASHVINBHAI JOGI,SVARA ASHVINBHAI JOGI	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25583	FA/331/2009	16/12/2010	SITABEN BHIKHABHAI PATEL,BHIKHABHAI RANCHHODBHAI PATEL,RITABEN BHIKHABHAI PATEL,VIJAY BHIKHABHAI PATEL,KEYUR BHIKHABHAI PATEL	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25584	FA/332/2009	16/12/2010	LILABEN RUPASINGBHAI PARMAR,RUPSINGBHAI ARJANBHAI PARMAR,SANGITABEN RUPASINGBHAI PARMAR	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25585	FA/333/2009	16/12/2010	INDUBEN JITUBHAI RAVAL,JITUBHAI PRABHATSINH RAVAL,NAVDIP JITUBHAI RAVAL,JALPA JITUBHAI RAVAL	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25586	FA/334/2009	16/12/2010	SHARDABEN NATHURAM MAHAVAR,NATHURAM NANDLAL MAHAVAR,PAVANKUMAR NATHURAM MAHAVAR,DARPANKUMAR NATHURAM MAHAVAR	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25587	FA/335/2009	16/12/2010	NAYNA JOELUIS GEORGE,JOELUIS JOHN GEORGE,FLOERENCE JOELUIS GEORGE,RICHARD JOELUIS GEORGE	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25588	FA/336/2009	16/12/2010	HIRABEN RAMJIBHAI RATHOD,RAMNIBHAI BHAGVANBHAI RATHOD,KAMLESH RAMJIBHAI RATHOD,CHANDRIKABEN RAMNIBHAI RATHOD	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25589	FA/337/2009	16/12/2010	MODUBA VAGHUBHAI ROHADIYA,VAGHUBHAI MODBHAI ROHADIYA	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25590	FA/338/2009	16/12/2010	PREMILABEN SANTOSHRAV BOKADE,SANTOSHRAV GANPATRAV BOKADE,LALIT SANTOSHRAV BOKADE,SARASVATIBEN GANPATRAV BOKADE	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25591	FA/339/2009	16/12/2010	RUPABEN LAXMINARAYAN GUPTA,LAXMINARAYAN MANULAL GUPTA,NILESH LAXMINARAYAN GUPTA,KOMAL LAXMINARAYAN GUPTA,CHANDRIKA LAXMINARAYAN GUPTA	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25592	FA/340/2009	16/12/2010	BHARTIBEN SURESHBHAI PATEL,SURESHBHAI VITTHALDAS PATEL THRO'POA RAMESHBHAI P PATEL,RUCHITABEN SURESHBHAI PATEL	MR HASMUKH C PATEL	SHRIRAM EDUCATION TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION,RAMBHAI DASHRATH PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,AMIT G. BHATT,NAREN M. MEHTA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
25593	FA/342/2009	04/03/2010	PREMADEVI AVINASHSINGH,RAJIVKUMAR AVINASHSINGH MINOR,SANJIVKUMAR AVINASHSINGH MINOR,ANKITKUMAR AVINASHSINGH MINOR	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	(MR BIPIN I MEHTA)
25594	FA/343/2009	28/01/2009	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DINESH BHAGWANJIBHAI KOTIYA,DIPAKBHAI CHAMANBHAI VANIYA HEIR OF DECD.,VARSHABEN DIPAKBHAI VANIYA HEIR OD DECD	
25595	FA/345/2009	14/06/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ISMAIL ISHABHAI JAT,UMAR ISHABHAI JAT,NEW INDIA ASSURANCE CO LTD,GURUBACHANKAUR SANTOKSINGH,JATINDERSINGH SANTOKSINGH JATSHIKH,MANGALSINH LAKSHMANSINGH,JAGDISHSINGH LALSINGH RAYSHIKH	,RULE SERVED,RULE SERVED BY DS,MR SUNIL B PARIKH,MR SHALIN N MEHTA
25596	FA/346/2009	07/03/2012	SIRAJMIYA RASOOLMIYA SHAIKH SINCE DECD. THROUGH HEIRS,RASOOLMIYA MOHMATINIYA SHAIKH,MARIYAMBEEBI RASOOLNIYA SHAIKH	MS AMRITA AJMERA	IFFCO-TOKIO GENERAL INSURANCE CO LTD,BHASHEERMIYA AKBHARNIYA CHAUHAN,YUSUFBHAI AHMEDBHAI QURESHI	MR MA BUKHARI,MR AJAY R MEHTA
25597	FA/355/2009	26/07/2019	BHAGWANDAS TIRTHDAS VACHCHHANI,	MR PREMAL R JOSHI	DIVYABEN @ MINABEN BHAGWANDAS VACHCHHANI,	MR RF BHAGAT
25598	FA/356/2009	26/07/2019	BHAGWANDAS TIRTHDAS VACHCHHANI,	MR PREMAL R JOSHI	DIVYABEN @ MINABEN BHAGWANDAS VACHCHHANI,	MR RF BHAGAT
25599	FA/357/2009	06/02/2014	A MC THROUGH MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	KAMA MOTORS LTD SHREE NIDHI NAVRANGPURA FLAT,	NOTICE SERVED BY DS
25600	FA/358/2009	21/12/2015	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	STATE OF GUJARAT THROUGH SECRETARY,MANAGER,NATVARSINH K BIHOLA DECD THROUGH LRS.,MADHUBEN WIDOW OF NATWARSINH BIHOLA,CHANDRASINH S/O NATWARSINH BIHOLA,HITENDRASINH S/O NATWARSINH BIHOLA,VARIYA NILESHKUMAR S/O. BHAILALBHAI,VARIYA HARSHABEN D/O. BHAILALBHAI	,GOVERNMENT PLEADER,RULE SERVED, (MR BD KARIA),MR MA KHARADI
25601	FA/359/2009	30/04/2019	A M C THROUGH SENIOR LEGAL ASSISTANT,	MS JIRGA D JHAVERI	PARESH MOHANLAL PATEL,	DS AFF.NOT FILED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25602	FA/360/2009	17/04/2014	KALIDASBHAI MOHANBHAI RATHOD,ARVINDBHAI KALIDASBHAI RATHOD,JAGDISHBHAI KALIDASBHAI RATHOD	MR SP MAJMUDAR	RAMESHBHAI BHAGUBHAI VASAVA,MANSUKHBHAI B PARMAR,NEW INDIA ASSURANCE CO LTD,CHANDUBHAI DAHYABHAI MACHHI PATEL SINCE DIED HIS L.HEIRS,PATEL SOMIBEN CHANDUBHAI (CHANDRABHAI),PATEL DAXABEN CHANDUBHAI,PATEL PRAVINABEN CHANDUBHAI,PATEL BHAVNABEN CHANDUBHAI,MINOR PATEL KETANKUMAR CHANDUBHAI,HARSIHBHAI NARSINHBHAI VASAVA SINCE DIED HIS LEGAL HEIRS,VASAVA NIRUBEN HARISHBHAI,MINOR VASAVA BHUMIBEN HARISHBHAI THROUGHT LEGAL,MINOR VASAVA JYOTSNABEN HARISHBHAI THROUGHT LEGAL	,NOTICE SERVED,RULE SERVED,MR SHASHIKANT S GADE
25603	FA/361/2009	05/03/2009	VADILAL INDUSTRIES LTD THROUGH,	MR RAJESH K SAVJANI	SAMRAM DHARMAJI PATEL,KIRTIBHAI REVABHAI PARMAR THROUGH HEIRS,PARMAR REVABHAI MAGANBHAI,PARMAR KESHARBEN REVABHAI,SHRI KAMLESH HARILAL SHAH	,RULE UNSERVED,REFUSED SERVED (R)(70),MR AMIT C NANAVATI
25604	FA/362/2009	11/02/2017	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYANTIBHAI NATHABHAI PANCHAL SINCE DECD. THROUGH HEIRS,PANCHAL INDUBEN,PANCHAL PALANBEN JAYANTIBHAI,PANCHAL KUSALBEN JAYANTIBHAI,PANCHAL HETALBEN JAYANTIBHAI,PANCHAL SUMITKUMAR JAYANTIBHAI,THAKOR CHANDUJI SHAKARJI,KURISHINAKAL JEKAB JAHON	,RULE NOT RECD BACK,RULE SERVED,MR NEHAL R JOSHI
25605	FA/364/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	LAVAR BHAGVANBHAI ATMARAM,	MR AV PRAJAPATI
25606	FA/365/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL MANIBEN KARSHANBHAI,PATEL BHARTIBHAI KARSHANBHAI,PATEL JITENDRABHAI KARSHANBHAI	MR AV PRAJAPATI
25607	FA/366/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL KHODABHAI KHUSHALDAS,	MR AV PRAJAPATI
25608	FA/367/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL NARANBHAI JETHIDAS,	MR AV PRAJAPATI
25609	FA/368/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAVAL VISHNUBHAI GORDHANDAS,	MR AV PRAJAPATI
25610	FA/369/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VYAS MANJALABEN W/O JAYANTIBHAI SHIVSHANKAR,	MR AV PRAJAPATI
25611	FA/370/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL MAFATLAL SHANKARLAL,	MR AV PRAJAPATI
25612	FA/371/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL DHANJIBHAI NARSINHDAS,	MR AV PRAJAPATI
25613	FA/372/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PRAJAPATI KESHAVLAL MANGALDAS,	MR AV PRAJAPATI
25614	FA/373/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAVAL KIRPASHANKAR JOITARAM,	MR AV PRAJAPATI
25615	FA/374/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VYAS CHANDULAL MANGALDAS,	MR AV PRAJAPATI
25616	FA/375/2009	06/12/2014	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	VYAS KANTILAL DALPATRAM,	MR AV PRAJAPATI
25617	FA/376/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL KANJIBHAI SHIVRAMDAS,	MR AV PRAJAPATI
25618	FA/377/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	PATEL JAYABEN TRIBHOVANBHAI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25619	FA/378/2009	10/08/2015	SARDAR SAROVAR NIGAM LIMITED,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	SUTHAT RAMANBHAI HARGOVANDAS SINCE DIED HIS HEIRS.,LAXMIBEN RAMANBHAI SUTHAR W/O DECE.,ASHWINBHAI RAMANBHAI SUTHAR SON OF DEC.,DINESHBHAI RAMANBHAI SUTHAR,SUTHAR KAMALABEN GANPATRAM	,MR AV PRAJAPATI
25620	FA/379/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI BHAIJIBHAI SINCE DECD. THROUGH LEGAL HEIRS,SHANKARBHAI GORDHANBHAI,DAHYABHAI GORDHANBHAI,KASHIBEN GORDHANBHAI,JASHODABEN GORDHANBHAI,PUNJIBEN GORDHANBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25621	FA/380/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN BHIMABHAI,GAJRABEN BHIMABHAI,BALUBEN BHIMABHAI	,MR BS PATEL,MRS RANJAN B PATEL
25622	FA/381/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAULATSING KESARISING,NARSANG KESHRISING	MR BS PATEL,MRS RANJAN B PATEL
25623	FA/382/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.MANGALBHAIISHWARBHAI,RAMABHAI MANGALBHAI,FATEHSINH MANGALBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25624	FA/383/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.RAMABHAI MANGALBHAI,KAMLABEN RAMABHAI,DHULABHAI RAMABHAI	,MR BS PATEL,MRS RANJAN B PATEL
25625	FA/384/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.KABHAI ISHWARBHAI LEGAL HEIRS OF,SHARDABEN CHANDUBHAI,SIMITRABEN CHANDUBHAI,ARJUNBHAI CHANDUBHAI,INDUBEN CHANDUBHAI,RAMESHBHAI CHANDUBHAI,SURAJBEN CHANDUBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25626	FA/385/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.SHANTABEN KOYABHAI,RAMANBHAI CHATURBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25627	FA/386/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.RASIKBHAI MAHIJIBHAI,JASHODABEN RASIKBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25628	FA/387/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD.CHHITABHAISHANKARBHAI,KOYAJIBHAI CHHITABHAI,PARBHATBHAI CHHITABHAI,SHANABHAI CHHITABHAI,KALABHAI CHHAGANBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25629	FA/388/2009	06/03/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESINH MAHIJIBHAI,AMBUBHAI MAHIJIBHAI	,MR BS PATEL,MRS RANJAN B PATEL
25630	FA/400/2009	13/06/2019	BACHUBEN W/O LALJIBHAI PREMJIBHAI PATEL,	MR.HIREN M MODI	DRIVER OF S.T.BUS NO.G.J.18-V-4428,OWNER OF S.T.BUS NO.G.J.18-V- 4428	RULE SERVED,MRS VASAVDATTA BHATT
25631	FA/402/2009	12/07/2016	NAVINCHANDRA M ACHARYA,	MR SUNIL K SHAH	MUNICIPAL COMMISSIONER,	MR HS MUNSHAW
25632	FA/404/2009	08/03/2018	SHAH BHIMANI CHEMICALS PVT LTD,JAYESH PRABHUDAS BHIMANI,JIGNESHBHAI JAYESHBHAI BHIMANI,RAJESHKUMAR INDULAL BHIMANI,PRABHUDAS MOHANLAL BHIMANI,JIGNESH PRABHUDAS BHIMANI,SHAH BHIMANI MANAGEMENT CONSULTANCY PVT. LTD,JAYESH PRABHUDAS BHIMANI,JIGNESH JAYESHBHAI BHIMANI,RAJESH INDUBHAI BHIMANI,KIRITKUMAR KANTILAL SHAH	MS MEGHA JANI	MADHAVPURA MERCANTILE CO-OP. BANK LTD,B A LUHAR ARBITRATOR APPOINTED BY,K J JOSHI ARBITRATOR APPOINTED BY,SHRI CHAMANKUMAR, RETD. I.A.S.	RULE SERVED,NANAVATI ASSOCIATES
25633	FA/405/2009	07/05/2019	MADHUBEN SOMABHAI PATEL,HAMINABEN SOMABHAI PATEL,MANISHABEN SOMABHAI PATEL	MR MTM HAKIM	CHANDRAKANT PRATAPBHAI CHRISTIAN,GSRTC,LALABHAI MAOHANBHAI ZALA,LALJIBHAI MOHANBHAI ZALA,VASADIYA MAHENDRASINH JITSINH,GANPATSINH PARBATSINH WAGHELA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
25634	FA/406/2009	30/01/2009	ORIENTAL INSURANCE COMPANY LTDTHROUGH AUTHORIZE SIGNATORY,	(MR MAULIK J SHELAT)	HARISINH LALSINH RATHOD,KALUSINH ALUSINH RATHOD,RAMESHKUMAR DHARMABHAI PATEL	
25635	FA/407/2009	30/01/2009	ORIENTAL INSURANCE COMPANY LTDTHROUGH AUTHORIZE SIGNATORY,	(MR MAULIK J SHELAT)	KULDIPSINH HARISINH RATHOD MINOR THROUGH HIS PARENTS,HARISINH LALSINH RATHOD,AMRTUBA HARISINH RATHOD,KALUSINH ALUSINH RATHOD,RAMESHKUMAR DHARMABHAI PATEL	

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25636	FA/408/2009	30/01/2009	ORIENTAL INSURANCE CO LTD THROUGH AUTHORIZE SIGNATORY,	(MR MAULIK J SHELAT)	SAHEBA RAJMAMAD JAT,ARBHU SAMA JAT,PREMJI TULSIDAS THAKKER	
25637	FA/409/2009	18/10/2013	HANSABEN SURESHBHAI PRAJAPATI,MINOR KUNAL SURESHBHAI PRAJAPATI,RAMJIBHAI AMTHARAM PRAJAPATI,KANKUBEN RAMJIBHAI PRAJAPATI	MR AV PRAJAPATI	DEVANGKUMAR ATULBHAI SHAH,PARAGBHAI BHANUPRASAD PATEL,UNITED INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED, (MR MAULIK J SHELAT)
25638	FA/411/2009	07/05/2012	THE NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOPIKAUR KISHANSINGH SARDAR,NANKIKAUR KISHANSINGH SARDAR,SUNITAKAUR KISHANSINGH SARDAR,JAIPRAKASH CHEDIBHAI BHAGAT,GANESHKUMAR LAXMANSINGH YADAV	RULE SERVED,SERVED BY AFFIX. (R),MR AMIT N PATEL
25639	FA/412/2009	22/07/2009	SMITABEN W/O CHANDULAL SHARMA,SNEHAL CHANDULAL SHARMA	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPN. THROUGH COMMISSIONER,	HL PATEL ADVOCATES
25640	FA/413/2009	15/12/2015	JAYSUKHBHAI BHAGWANJIBHAI BHATT,	MR.HIREN M MODI	BHIKHABHAI NANUBHAI PATEL,SHANKAR SHANABHAI & CO C/O PARTNER SHANKAR S RANA,UNITED INDIA INSURANCE CO LTD,KIRTIBHAI DEVCHANDBHAI DOSHI,G S R T C	SERVED BY AFFIX(N),RULE SERVED,MR HARDIK C RAWAL,MR NAVNIT M TAILOR
25641	FA/414/2009	15/12/2015	GAUTAMBHAI JAYSUKHBHAI BHATT,	MR.HIREN M MODI	BHIKHABHAI NANUBHAI PATEL,SHANKAR SHANABHAI & CO C/O PARTNER SHANKAR S RANA,UNITED INDIA INSURANCE CO LTD,KIRTIBHAI DEVCHANDBHAI DOSHI,G S R T C	SERVED BY AFFIX(N),RULE SERVED,MR HARDIK C RAWAL
25642	FA/415/2009	25/02/2014	RAGHJIBHAI KHATUBHAI PANDOR,KOKILABEN RAGHJIBHAI PANDOR,HITESHKUMAR RAGHJIBHAI PANDOR	MR R.K.MANSURI	MAHNDRAKUMAR SAMHARSH MISHRA DRIVER-TRUCK NO.MH-04-AL-823,T.C.I. LIMITED,UNITED INDIA ASSURANCE COMPANYLTD.,YOGESKUMAR VALJIBHAI BODAR,NATIONAL INSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR MEHUL SHARAD SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RITURAJ M MEENA
25643	FA/416/2009	25/02/2014	RAGHJIBHAI KHATUBHAI PANDOR,KOKILABEN RAGHJIBHAI PANDOR,HITESHKUMAR RAGHJIBHAI PANDOR	MR R.K.MANSURI	MAHNDRAKUMAR SAMHARSH MISHRA DRIVER-TRUCK NO.MH-04-AL-823,T.C.I. LIMITED,UNITED INDIA ASSURANCE COMPANYLTD.,YOGESKUMAR VALJIBHAI BODAR,NATIONAL INSURANCE COM. LTD.	RULE SERVED,RULE SERVED BY DS,MR MEHUL SHARAD SHAH,MR RITURAJ M MEENA
25644	FA/417/2009	25/02/2014	JAMUBEN LALJIBHAI KAVAJI BORDAR,LAXAMANBHAI LALJIBHAI BORDAR	MR R.K.MANSURI	MAHNDRAKUMAR SAMHARSH MISHRA DRIVER-TRUCK NO.MH-04-AL-823,T.C.I. LIMITED,UNITED INDIA ASSURANCE COMPANYLTD.,YOGESKUMAR VALJIBHAI BODAR,NATIONAL INSURANCE COM. LTD.	RULE SERVED,RULE SERVED BY DS,MR MEHUL SHARAD SHAH,MR RITURAJ M MEENA
25645	FA/418/2009	25/02/2014	JAYANTILAL SONAJI BODAR,	MR R.K.MANSURI	MAHNDRAKUMAR SAMHARSH MISHRA DRIVER-TRUCK NO.MH-04-AL-823,T.C.I. LIMITED,UNITED INDIA ASSURANCE COMPANYLTD.,YOGESKUMAR VALJIBHAI BODAR,NATIONAL INSURANCE COM. LTD.	RULE SERVED,RULE SERVED BY DS,MR MEHUL SHARAD SHAH,MR RITURAJ M MEENA
25646	FA/419/2009	29/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR RAMESHBHAI KHEMABHAI,	RULE SERVED
25647	FA/420/2009	30/01/2009	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ANWAR MAMADBHAI CHAKI,SUMARBHAI JUMABHAI JAT,RAMESH RANARAM BHATT	

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25648	FA/421/2009	04/03/2009	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ASHIFBHAI HUSENBHAI JEMLANI,SALIM VALIMAMAD MANKODA,VALIMAMAD ISMAIL MAJITHI	RULE SERVED,(MR MUKESH B DAVE)
25649	FA/423/2009	24/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI KALIDAS,PATEL JAYANTILAL TRIKAMBHAI,PATEL KANHAIYALAL HARGOVANDAS	MR VIBHUTI NANAVATI, (MRS VD NANAVATI),MR DEVENDRA A PATEL
25650	FA/424/2009	16/12/2015	NATIONAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	KASTURBEN BEJUBHAI SOLANKI,SHAILESH BEJUBHAI SOLANKI MINOR THROUGH,ANIL BEJUBHAI SOLANKI MINOR THROUGH,SANGITABEN BEJUBHAI SOLANKI MINOR THROUGH,DEEPAK BEJUBHAI SOLANKI MINOR THROUGH,LAXMIBEN RAYSINGBHAI SOLANKI,DRIVER OF TRAILER NO.GJ-5-UU-382 (DELETED) AS PER ORDER DATED 24.02.2015,IDIAL MUVAB PVT LTD,HARIBHAI KARSHANBHAI AHIR,TRIKAMBHAI KANJIBHAI KESARIA,NEW INDIA ASSURANCE CO LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
25651	FA/425/2009	22/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	FARIDABAI RAJAK JUNEJA,SAYNABANU RAJAK JUNEJA MINOR THROUGH,ABUBAKHAR ALIMAMAD JUNEJA,JILUBAI ABUBAKHAR JUNEJA,TIRUPATI POCHAM CHIRLA,NARENDRASING GURNAMSING DARI,PATEL TRAVEL SERVICE,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR VASANTS SHAH
25652	FA/426/2009	16/12/2015	NATIONAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	LAXMIBEN VIJESH @ VIJAY JOGI,DAMINI VIJESH JOGI MINOR THROUGH,BALU ALU JOGI,NARSHI ALU JOGI,VINOD ALU JOGI,DRIVER OF TRAILER NO. GJ-5-UU- 382 DELETED,IDIAL MUVAB PVT LTD,HARIBHAI KARSHANBHAI AHIR,TRIKAMBHAI KANJIBHAI KESARIA,NEW INDIA INSURANCE CO LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
25653	FA/427/2009	03/02/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	ASHOKBHAI MAHIJIBHAI CHAVDA,MANGALBHAI RAVJIBHAI PADHIYAR,MAHENDRAKUMAR ABHESINH PADHIYAR	
25654	FA/428/2009	23/03/2009	KRISHAK BHARTI CO. OP. LTD,	(MRS MAUNA M BHATT)	JAIN CARGOS PVT LTD,	MR JIGAR P RAVAL
25655	FA/430/2009	04/02/2009	MOHANBHAI RANCHODBHAI PATEL,	MR AMIT N PATEL	SUMANBHAI JOGIBHAI PATEL,ARVINDBHAI MOHANBHAI NAIKA,VASANTKUMAR ISHWARBHAI PATEL,RUPESHKUMAR RAMANBHAI PATEL,NEW INDIA INSURANCE CO. LTD.	
25656	FA/432/2009	04/02/2009	NEW INDIA ASSURANCE CO LTD,	MR SANDIP C SHAH	DANBHA KESRISINH SOLANKI,DAHYABHAI KALUJI,NIKUNJBHAI ROHITBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,MUKESHKUMAR SOMABHAI PATEL	
25657	FA/433/2009	04/02/2009	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	MEHUL MAHENDRABHAI MAMTORA,AMI MAHENDRABHAI MAMTORA,DIPAKBHAI HAMIRBHAI BALSARA,ARJANBHAI JAGUBHAI KOLI,NEW INDIA ASSURANCE CO LTD,BINABEN M MAMTORA	
25658	FA/434/2009	04/02/2009	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	MEHUL MAHENDRABHAI MAMTORA,AMI MAHENDRABHAI MAMTORA,DIPAKBHAI HAMIRBHAI BALSARA,ARJANBHAI JAGUBHAI KOLI,NEW INDIA ASSURANCE CO LTD,BINABEN M MAMTORA	
25659	FA/436/2009	25/03/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	KHODABHAI DHULABHAI CHAUHAN,ABDULLA KASAMBHAI DANTI	
25660	FA/439/2009	15/03/2019	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	SUSHILABEN ASHOKBHAI DOLATBHAI BHAMBARE,ANJANABEN ASHOKBHAI BHAMBARE,ANIL ASHOKBHAI BHAMBARE MINOR,ANITA ASHOKBHAI BHAMBARE MINOR,ANNAPURNA ASHOKBHAI BHAMBARE MINOR,AJAY ASHOKBHAI BHAMBARE MINOR,MOHMED AMIN MUSTUFA SHAIKH	RULE SERVED,MR MTM HAKIM

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25661	FA/440/2009	26/03/2018	CHATURBHAI KARSANBHAI VADODARIYA,KAILASHBEN CHATURBHAI,VILASBEN CHATURBHAI,ARVINDBHAI CHATURBHAI PATEL	(MR NS SHETH)	GUJARAT STATE ROAD TRANSPORT CORPORATION,ANIRUDDHSINH R GOHIL,ORIENTAL INSURANE CO. LTD	RULE SERVED,MR HS MUNSHAW
25662	FA/441/2009	01/03/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	PRAJAPATI CHARULATA KISHORBHAI,KISHORBHAI HIMATLAL	RULE SERVED,MR AV PRAJAPATI
25663	FA/442/2009	05/02/2009	DHANIBEN GAGABHAI BHARWAD,DEVUBEN GAGABHAI BHARWAD	MR SATYEN B RAWAL	.,	
25664	FA/443/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BAKABHAI KACHARABHAI,PATEL HASMUKHBHAI KACHARABHAI	MR AV PRAJAPATI
25665	FA/444/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMDAS KALIDAS THROUGH HEIRS,PATEL DAHIBEN PASHABHAI,PATEL NARENDRABHAI PASHABHAI,PATEL BHARATBHAI PASHABHAI,PATEL ASHOKKUMAR PASHABHAI	,MR AV PRAJAPATI
25666	FA/445/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI BECHARDAS PATEL THROUGH HEIRS,PATEL SHAMALBHAI SOMABHAI,PATEL AMRUTBHAI SOMABHAI,PATEL KANTIBHAI SOMABHAI,PATEL MANIBEN SOMABHAI	,MR AV PRAJAPATI
25667	FA/446/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI RANCHHODBHAI,	MR AV PRAJAPATI
25668	FA/447/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GABHAJI BABAJI,THAKOR BHUPENDRABHAI MELAJI	MR AV PRAJAPATI
25669	FA/448/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAJI GALABJI,	MR AV PRAJAPATI
25670	FA/449/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GABHAJI BABAJI,THAKOR BHUPENDRASINH MELAJI	MR AV PRAJAPATI
25671	FA/450/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL MOHANBHAI PATEL DECD.THROUGH THE LRS,SHARDABEN WD/O AMBALAL PATEL,HASMUKBHAI AMBALAL PATEL,JAYNTIBHAI AMBALAL PATEL,KOKILABEN HARSHADKUMAR PATEL,NAYNABEN RAJENDRAKUMAR PATEL,SUMANBHAI AMBALA PATEL	,RULE SERVED,MR AV PRAJAPATI
25672	FA/451/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALABHAI KACHARABHAI,	MR AV PRAJAPATI
25673	FA/452/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMAJI MAGANJI,	MR AV PRAJAPATI
25674	FA/453/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI BECHARDAS PATEL THROUGH HEIRS,KANTIBHAI SOMABHAI,SHAMALBHAI SOMABHAI,AMRUTBHAI SOMABHAI,MANIBEN SOMABHAI,ATAJI MOHANJI THAKOR	,MR AV PRAJAPATI
25675	FA/454/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PASHABHAI GIRDHARBHAI & PATEL RAMANBHAI PASHABHAI,PATEL SAVITABEN RAMANBHAI,PATEL KIRANKUMAR RAMANBHAI,PATEL NILAMBEN RAMANBHAI,PATEL JAYANTIBHAI PASHABHAI,PATEL KANTIBHAI PASHABHAI,PATEL KANUBHAI PASHABHAI,PATEL AMBIKABEN PASHABHAI,PATEL KANTABEN RAMABHAI,PATEL PARESHBHAI RAMABHAI,PATEL RANCHHODBHAI JIVABHAI	,RULE SERVED
25676	FA/455/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL ISHWARDAS THROUGH HEIRS,SAVITABEN AMBALAL PATEL,KOKILABEN AMBALAL PATEL,GIRISHBHAI AMBALAL PATEL,KAILASHBEN AMBALAL PATEL,JITENDRABHAI AMBALAL PATEL,DIPIKABEN AMABALAL PATEL	,RULE SERVED,MR AV PRAJAPATI
25677	FA/456/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL DUNGARDAS,	MR AV PRAJAPATI

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25678	FA/457/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOITABHAI KAKUBHAI PATEL,SINCEDECD.THRU HIS HEIRS & L.RS.,PATEL ANILKUMAR JOITABHAI,PATEL JYOSTNABEN JOITABHAI,PATEL GIRISHKUMAR JOITABHAI,PATEL HANSABEN JOITABHAI,PATEL NAYNABEN JOITABHAI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
25679	FA/458/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHARATHBHAI CHATURBHAI,	MR AV PRAJAPATI
25680	FA/459/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JUGABHAI SHANKARDAS THROUGH HEIRS,PATEL TARABEN JUGABHAI,PATEL AMBALAL JUGABHAI,PATEL RANCHHODBHAI JUGABHAI,PATEL KAPILABEN JUGABHAI	,MR AV PRAJAPATI
25681	FA/460/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI RAMANLAL,PATEL SHAILESHKUMAR BALDEVBHAI	MR AV PRAJAPATI
25682	FA/461/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VAGHAJI BABAJI THROUGH HEIRS,THAKOR ISHABEN VAGHAJI,THAKOR HASUBEN VAGHAJI,THAKOR LILIBEN VAGHAJI,THAKOR FULAJI VAGHAJI,THAKOR MANJULABEN VAGHAJI,THAKOR GALAJI MAGANJI,THAKOR CHANDUJI PRATAPJI	,RULE SERVED,MR AV PRAJAPATI
25683	FA/462/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAJI GALABJI,	MR AV PRAJAPATI
25684	FA/463/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI AMBALAL,PATEL KOKILABEN BHARATBHAI	MR AV PRAJAPATI
25685	FA/464/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VADILAL SHAMALDAS,PATEL AMBALAL RANCHHODBHAI,PATEL GIRDHARBHAI JORIDAS,FULABHAI GANGARAMDAS THROUGH HEIRS,PATEL SITABEN FULABHAI,PATEL NAINESHKUMAR FULABHAI,PATEL SHAILESHKUMAR FULABHAI	,MR AV PRAJAPATI
25686	FA/465/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL VENIDAS PATEL THROUGH HEIRS,JAYANTIBHAI MANILAL PATEL,BABUBHAI MANILAL PATEL,KODIBEN MANILAL PATEL,KANTABEN MANILAL PATEL,CHAMPABEN MANILAL PATEL,HASUBEN MANILAL PATEL,PATEL HIRABEN WD/O MANILAL VENIDAS	,RULE SERVED,MR AV PRAJAPATI
25687	FA/466/2009	14/03/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABJI RAMAJI,CHAMANJI JESANGJI	RULE SERVED,UNSERVED EXPIRED (R)
25688	FA/467/2009	27/07/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL PRABHUDAS PATEL,	MR AV PRAJAPATI
25689	FA/468/2009	15/01/2013	G S R T C,	MRS VASAVDATTA BHATT	PATEL SHANTABEN,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD,PATEL MOHANLAL KANJIBHAI,KAMLABEN PATEL MOHANBHAI KANJIBHAI	RULE SERVED,MS KARUNA V RAHEVAR
25690	FA/470/2009	15/01/2013	G S R T C,	MRS VASAVDATTA BHATT	BABIBEN ATMARAM VARUBHAI,MAKWANA BHIKHABHAI ATMARAM,MAKWANA MANOJBHAI ATMARAM,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MS KARUNA V RAHEVAR
25691	FA/471/2009	15/01/2013	G S R T C,	MRS VASAVDATTA BHATT	DANTANI SURESHBHAI SHAMBHUBHAI,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25692	FA/472/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	PRAJAPATI MAFATLAL DALSHARAM SINCE DECD. TRHOUGH HEIRS,PRAJAPATI BABUBHAI MAFATLAL,PRAJAPATI LALITBHAI @ LALBHAI MAFATLAL,PRAJAPATI SHANKARBHAI MAFATLAL,PRAJAPATI GANPATBHAI MAFATLAL,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	,RULE NOT RECD BACK,RULE SERVED,MR AV PRAJAPATI,MS KARUNA V RAHEVAR
25693	FA/474/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	PATEL MANJULABEN LALBHAI JAMNADAS,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR JM BAROT,MS KARUNA V RAHEVAR
25694	FA/475/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	PATEL MAULIK LALBHAI MINOR THROUGH,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR JM BAROT,MS KARUNA V RAHEVAR
25695	FA/476/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	PATEL HIRAL LALBHAI MINOR THROUGH,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR JM BAROT,MS KARUNA V RAHEVAR
25696	FA/477/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	RAVAL AMBABEN @ KALIBEN MELABHAI,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,MS KARUNA V RAHEVAR
25697	FA/478/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	RAVAL SHANTABEN BALDEVBHAI,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,MS KARUNA V RAHEVAR
25698	FA/479/2009	15/01/2013	G S R T C,	MRS VASAVDATTA BHATT	DABHI VIKRAMSINH VELAJI,AMARBA DABHI VIKRAMSINH VELAJI,DABHI YOGESHSINH VIKRAMSINH,DABHI MANISHABEN VIKRAMSINH,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR
25699	FA/480/2009	15/01/2013	G S R T C,	MRS VASAVDATTA BHATT	DANTANI SHAMBHUBHAI PUNJABHAI SINCE DECD. THROUGH HEIRS,RAIBEN DANTANI SHAMBHUBHAI PUNJABHAI,DANTANI MAHESHKUMAR SHAMBHUBHAI,DANTANI SURESHBHAI SHAMBHUBHAI,RAHUL DANTANI DINESHBHAI SHAMBHUBHAI (MINOR) THROUGH,DANTANI KAMLESHBHAI SHAMBHUBHAI,KAILASHBEN DANTANI SHAMBHUBHAI PUNJABHAI,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	,RULE SERVED,MS KARUNA V RAHEVAR
25700	FA/482/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	PATEL KANUBHAI LALBHAI,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR JM BAROT,MS KARUNA V RAHEVAR
25701	FA/483/2009	19/06/2009	G S R T C,	MRS VASAVDATTA BHATT	PATEL BHIKHABHAI NAROTTAMDAS MINOR PATEL JIGNESHKKUMAR,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR JM BAROT,MS KARUNA V RAHEVAR

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25702	FA/484/2009	06/12/2014	G S R T C,	MRS VASAVDATTA BHATT	GOVINDBHAI JOITARAM,AJITSINH DALUJI DABHI,LUHAR VIKRAMBHAI RAMANBHAI,JAYSWAL ASHOKBHAI BALKRISHNABHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR
25703	FA/486/2009	19/10/2016	AGRICULTURE PRODUCE MARKET COMMITTEE THROUGH CHAIRMAN/,	MR DILIP B RANA	SHRADDHA ARCHITECT ENGINEERS THRO' MAHESHBHAI C PATEL,	RULE SERVED
25704	FA/487/2009	06/02/2009	NEW INDIA ASSURANCE CO LTD MANEK CENTRE JAMNAGAR,	MR VIBHUTI NANAVATI	CARGO MOTORS LTD,LALJIBHAI HARJIBHAI PATEL,SHUGRABAI AAMADBHAI MOVAR L.R.OF AAMAD DOSAMAHAMAD MOVAR,HINA AAMADBHAI MOVAR (MINOR) L.R.OF AAMAD DOSAMAHAMAD MOVAR,AFSANA AAMADBHAI MOVAR (MINOR)L.R.OF AAMAD DOSAMAHAMAD MOVAR,DOSAMAHMAD ISHABHAI MOVAR L.R.OF AAMAD DOSAMAHAMAD MOVAR,MERUNBEN DOSAMAHAMAD MOVAR L.R.OF AAMAD DOSAMAHAMAD MOVAR	
25705	FA/488/2009	06/02/2009	NEW INDIA ASSURANCE CO LTD MANEK CENTRE JAMNAGAR,	MR VIBHUTI NANAVATI	CARGO MOTORS LTD,RANABAIBEN DOSAMAHAMAD SODHA L.R.OF DOSMAHAMAD J SODHA,SAVDIN DOSAMAHAMAD SODHA L.R.OF DOSMAHAMAD J SODHA,SALMABEN DOSAMAHAMAD SODHA L.R.OF DOSMAHAMAD J SODHA,HASINABEN DOSAMAHAMAD SODHA L.R.OF DOSMAHAMAD J SODHA,HASAN DOSAMAHAMAD SODHA L.R.OF DOSMAHAMAD J SODHA,HUSEIN DOSAMAHAMAD SODHA L.R OF DOSAMAHAMAD J SODHA,SHERBANUBEN DOSAMAMAHAD SODHA L.R.OD DOSMAHAMAD J SODHA	
25706	FA/489/2009	17/12/2015	CHAUDHARI SHANTILAL FULAJIBHAI THROUGH HEIRS,CHAUDHARI SHARADABEN W/O SHANTILAL FULAJIBHAI CHAUDHARI,CHAUDHARI MANISHKUMAR SHANTILAL S/O SHANTILAL FULAJIBHAI,CHAUDHARI FULAJIBHAI JESANGBHAI F/O SHANTILAL FULAJIBHAI,CHAUDHARI RAJIBEN FULAJIBHAI M/O SHANTILAL FULAJIBHAI	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	PATHAN RUSTANKHAN MAMARYKHAN,NATIONAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA
25707	FA/490/2009	19/02/2009	KANABHAI UKABHAI,	MR BHUMIT S SHAH	BHIKHABHAI VITTHALBHAI KALIYA,SHAMJIBHAI BHANUBHAI ROJSARA,BHIMJIBHAI UKABHAI DANIYA THROUGH HEIRS,VELJIBHAI BHIMJIBHAI,SHANTUBEN BHIMJIBHAI,BUDHABHAI BHIMJIBHAI,VINUBHAI BHIMJIBHAI,ODHAVJIBHAI BHAGVANBHAI KUMBHAR	,MR SP MAJMUDAR
25708	FA/491/2009	20/12/2013	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	PUNJABHAI CHIKABHAI SOLANKI,JIKUBEN W/O PUNJABHAI SOLANKI,LALITKUMAR DAYAJIBHAI BARCHHA	RULE UNSERVED,HL PATEL ADVOCATES
25709	FA/495/2009	09/02/2009	THE NEW INDIA ASSURANCE CO.LTD,	(MR HASMUKH THAKKER)	MAIYUDIN AMINMIYA MALEK,ANSHUMAN RANCHHODBHAI SOLANKI	
25710	FA/496/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	TAJUBEN MANJIBHAI,NILABEN RAMESHBHAI L.R.OF RAMESHBHAI MANJIBHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25711	FA/497/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	PREMJIBHAI NAGARBHAIN L.R.OF KARMANBHAI PREMJIBHAI,KANTUBEN PREMJIBHAI L.R.OF KARMANBHAI PREMJIBHAI,SAVRIBEN KARMANBHAI L.R. OF KARMANBHAI PREMJIBHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25712	FA/498/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	MANGUBEN BABUBHAI L.R.OF BABUBHAI DUNGARBHAI,JILUBEN BABUBHAI MINOR,RANJUBEN BABUBHAI MINOR,PAYAL BABUBHAI MINOR,LILABEN BABUBHAI MINOR,FULIBEN DUNGARBHAI L.R.OF BABUBHAI DUNGARBHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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25713	FA/499/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	BHADABHAI AJABHAI L.R. OF HARIBHAI BHADABHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25714	FA/500/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	JAYANTIBHAI @ BABABHAI VELABHAI (L.R. OF DEVABHAI BABABHAI),RUKHIBEN BABABHAI L.R. OF DEVABHAI BABABHAI,VASANTBEN BABABHAI L.R. OF DEVABHAI BABABHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25715	FA/501/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	MEGHABHAI TAPUBHAI PADHAR L.R. OF JAGABHAI MEGHABHAI,GELIBEN MEGHABHAI PADHAR L.R.OF JAGABHAI MEGHABHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25716	FA/502/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	BALDEVBHAI GELABHAI MINOR THRO' GELABHAI KAMABHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25717	FA/503/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	KAMSUBHAI BHAVABHAI PADHAR,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25718	FA/504/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	KAVABHAI JAMALBHAI MUSLIM,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25719	FA/505/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	BHAGUBHAI PITHABHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25720	FA/506/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	VALUBHAI MAVABHAI PADHAR,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25721	FA/507/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	PADHAR DAYARAMBHAI GELABHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25722	FA/508/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	RANGUBEN RAMSANGBHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
25723	FA/509/2009	09/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	PUTLIBEN DHIRUBHAI,DAYARAM ARJANBHAI KOLI PATEL,SARDARBHAI SERABHAI SAMA,CHANDAN FINLEASE LTD	
25724	FA/510/2009	09/02/2009	SHATISHBHAI RAVISHANKAR VYAS,	MR PRAVIN GONDALIYA	AMINBHAI RAHEMATKHAN THEBA,SHIKANDARKHAN RAHEMATKHAN THEBA,NATIONAL INSURANCE CO LTD PATAN BRANCH,NEW INDIA INSURANCE CO LTD MEHSANA BRANCH	
25725	FA/511/2009	24/02/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	UMARJI IBRAHIM GANGAT,RESHMADEVI RAMJILAL GURJAR,RAJULAL RAMJILAL GURJAR	RULE SERVED,MR MTM HAKIM
25726	FA/516/2009	16/02/2009	VALA APABHAI BAPUBHAI,DECD. THRO'HIS HEIRS,LADKIBA APABHAI VALA,DANKUBHAI APABHAI VALA,NANKUBHAI APABHAI VALA,VALKUBHAI APABHAI VALA,PUSHPABEN APABHAI VALA,SURAGBHAI APABHAI VALA,URMILABEN APABHAI VALA,VALA JORUBHAI BAPUBHAI (SINCE DECD.),AMARBHAI JORUBHAI,MANUBEN JORUBHAI,SOMLABHAI JORUBHAI,VILASBEN JORUBHAI,GATUBHAI JORUBHAI,BAVBEN JORUBHAI,JASUBEN JORUBHAI,BHAILUBHAI JORUBHAI	MR JITENDRA MALKAN	BASIA AMRUBHAI JIVABHAI (SINCE DECD.),DHANABEN AMRUBHAI,NAJUBHAI AMRUBHAI BASIA,BASIA DADUBHAI HATIBHAI,BASIA NANKUBHAI JIVABHAI,BASIA MANUBHAI JIVABHAI (SINCE DECD.),DEVBAIBEN MANUBHAI BASIA,CHANDABEN MANUBHAI BASIA,HARESHBHAI MANUBHAI BASIA,VILASBEN MANUBHAI BASIA,RANJITBAHI MANUBHAI BASIA,MAKANI NARSHIBHAI MANJIBHAI,MAKANI POPATBHAI KAMSHIBHAI	,MR PJ KANABAR
25727	FA/517/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	IRON ROLLING MILLS PVT. LTD.,	SERVED BY AFFIX. (R)
25728	FA/518/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	IRON ROLLING MILLS PVT. LTD.,	SERVED BY AFFIX. (R)

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25729	FA/519/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	IRON ROLLING MILLS PVT. LTD.,	SERVED BY AFFIX. (R)
25730	FA/520/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	IRON ROLLING MILLS PVT. LTD.,	SERVED BY AFFIX. (R)
25731	FA/521/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	IRON ROLLING MILLS PVT. LTD.,	SERVED BY AFFIX. (R)
25732	FA/522/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	IRON ROLLING MILLS PVT. LTD.,	SERVED BY AFFIX. (R)
25733	FA/524/2009	07/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KARAMALI DOSA,	
25734	FA/525/2009	07/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SAMAT PARABAT SINCE DECD. THRO' HEIRS,GOVIND LAXMAN @ GOVIND SAMAT SINCE DECD.THRU HIS HEIRS &LRS,MANSUKH GOVIND PATHAR,35 YRS.,KASHIBEN GOVIND PATHAR,45 YRS,HANSABEN GOVIND PATHAR,30 YRS,GANGABEN GOVIND PATHAR,70 YRS	,NOTICE NOT RECD BACK
25735	FA/526/2009	07/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAMAD VALJI SINCE DECD. THRO' HEIRS,MOMNA SAMSUDDIN MAMAD,MOMNA SHAHBUDDIN MAMAD,MOMNA AJIT MAMAD	
25736	FA/527/2009	07/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MITHABHAI NATHABHAI,	
25737	FA/528/2009	07/09/2011	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	NATHA RAJA SINCE DECD. THRO' HEIRS,MITHABHAI NATHABHAI,BHIKHABHAI NATHABHAI,VALBHAI NATHABHAI,PRABHATSINH NATHABHAI,PRAVINSINH NATHABHAI	
25738	FA/530/2009	02/08/2019	LEGAL HEIRS OF DECEASED BAKULKUMAR KHANDHEDIYA,BHARTIBEN BAKULKUMAR KHANDHEDIYA,MINOR JAY BAKULKUMAR KHANDHEDIYA	THAKKAR AND PAHWA ADVOCATES	DRIVER OF TRUCK PUBLIC CAREER NO. GTW-3457,LEGAL HEIR OF ISHMILE HAJI DADA HAJI DADA HAJI ISHMILE,UNITED INDIA INSURANCE CO LTD,RAMLAL S JASANI	NOTICE SERVED,RULE SERVED,MR PANKAJ R DESAI,MR PALAK H THAKKAR
25739	FA/532/2009	16/03/2009	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MAHESHBHAI PATEL - HARIHAR CORPORATION,	MR NEHAL R JOSHI
25740	FA/533/2009	15/06/2009	STATE OF GUJARAT THROUGH COLLECTOR,ADDITIONAL DIRECTOR, MEDICAL EDUCATION & RESEARCH,COMMISSIONER MEDICAL EDUCATION & RESEARCH,MEDICAL SUPERINTENDENT,DEPUTY SECRETARY,COMMISSIONER OF HEALTH MEDICAL EDUCATION & RESEARCH	GOVERNMENT PLEADER	LILABEN NARANBHAI SATHE,	
25741	FA/537/2009	10/02/2009	UNITED INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAROJBEN BHUPENDRABHAI BHOI,REKHABEN BHUPENDRABHAI BHOI (MINOR),JAYSHRIBEN BHUPENDRABHAI BHOI MINOR,KETANBHAI BHUPENDRABHAI BHOI MINOR,RUPABEN KABHAIBHAI BHOI,KABHAIBHAI SHANABHAI BHOI,KETANBHAI BHARATBHAI PATEL,BHARATBHAI @ BHALABHAI DHULABHAI PATEL,RAVJIBHAI RANCHHODBHAI	
25742	FA/539/2009	09/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BACHUBHAI RASULBHAI LEGAL HEIR OF,SAHINABEN AYUBBHAI MINOR ,LEGAL HEIR OF,RAHEMATBEN BACHUBHAI LEGAL HEIR OF,HITESH CHIMANLAL DAVE	
25743	FA/540/2009	09/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BACHUBHAI RASULBHAI LEGAL HEIR OF,SAHINABEN AYUBBHAI MINOR ,LEGAL HEIR OF,RAHEMATBEN BACHUBHAI LEGAL HEIR OF,HITESH CHIMANLAL DAVE	
25744	FA/541/2009	09/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BACHUBHAI RASULBHAI LEGAL HEIR OF,SAHINABEN AYUBBHAI MINOR ,LEGAL HEIR OF,RAHEMATBEN BACHUBHAI LEGAL HEIR OF,HITESH CHIMANLAL DAVE	

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25745	FA/542/2009	09/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BACHUBHAI RASULBHAI LEGAL HEIR OF,SAHINABEN AYUBBHAI MINOR ,LEGAL HEIR OF,RAHEMATBEN BACHUBHAI LEGAL HEIR OF,HITESH CHIMANLAL DAVE	
25746	FA/543/2009	20/01/2015	G.S.R.T.C.,MANIBHAI KALIDAS PATEL	MRS VASAVDATTA BHATT	LINABEN RANCHHODBHAI GABANI,SWETABEN RANCHHODBHAI GABANI,DIPESHBHAI RANCHHODBHAI GABANI,LAKSHMANBHAI KALYANBHAI GABANI,SANTOKBEN LAKSHMANBHAI GABANI,SANTOSH SATYANARAYAN PANDYA,GANESH BULK CARRIERS,UNITED INDIA INSURANCE CO.	RULE UNSERVED,(MR MAULIK J SHELAT),MR.HIREN M MODI
25747	FA/545/2009	17/04/2014	KALIDASBHAI MOHANBHAI RATHOD,ARVINDBHAI KALIDASBHAI RATHOD,JAGDISHBHAI KALIDASBHAI RATHOD	MR SP MAJMUDAR	RAMESHBHAI BHAGUBHAI VASAVA,MANSUKHBHAI B PARMAR,NEW INDIA ASSURANCE CO LTD,CHANDUBHAI DAHYABHAI MACHHI PATEL SINCE DIED HIS LG.HEIRS,PATEL SOMIBEN CHANDUBHAI (CHANDRABHAI),PATEL DAXABEN CHANDUBHAI,PATEL PRAVINABEN CHANDUBHAI,PATEL BHAVNABEN CHANDUBHAI,MINOR PATEL KETANKUMAR CHANDUBHAI THROUGH HIS LEGAL,HARISHBHAI NARSINHBHAI VASAVA SINCE DIED HIS LEGAL HEIRS,VASAVA NIRUBEN HARISHBHAI,MINOR VASAVA BHUMIBEN HARISHBHAI THROUGH L.G.R.1,MINOR VASAVA JYOTSNABEN HARISHBHAI THROUGH L.G.R.1,KALPESHBHAI RAMUBHAI VASAVA,KAPILABEN RAMUBHAI VASAVA (MINOR)	,DS AFF.NOT FILED (R),MR MTM HAKIM,MR SHASHIKANT S GADE
25748	FA/548/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GORDHANBHAI DAHYABHAI PRAJAPATI,SAHAKAR TRANSPORT CO,MAHESHBHAI HIRALAL SHAH SINCE DECD. THROUGH HEIRS,BHARATKUMAR HIRALAL SHAH,ARVINDKUMAR HIRALAL SHAH,PRAKASHKUMAR HIRALAL SHAH,PANKAJKUMAR HIRALAL SHAH,RANJIT @ RAVINDRA GORDHAN CHHARA,SHITAL RANJIT CHHARA,REENA RANJIT CHHARA,PINTU @ DHARMESH RANJIT CHHARA,SHAILESH RANJIT CHHARA MINOR,LAXMIBEN RANJIT CHHARA MINOR	,(MR PARESH M DARJI)
25749	FA/549/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GORDHANBHAI DAHYABHAI PRAJAPATI,SAHAKAR TRANSPORT CO,MAHESHBHAI HIRALAL SHAH SINCE DECD. THROUGH HEIRS,BHARATKUMAR HIRALAL SHAH,ARVINDKUMAR HIRALAL SHAH,PRAKASHKUMAR HIRALAL SHAH,PANKAJKUMAR HIRALAL SHAH,SHAILESH RANJIT CHHARA	
25750	FA/550/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GORDHANBHAI DAHYABHAI PRAJAPATI,SAHAKAR TRANSPORT CO,MAHESHBHAI HIRALAL SHAH SINCE DECD. THROUGH HEIRS,BHARATKUMAR HIRALAL SHAH,ARVINDKUMAR HIRALAL SHAH,PRAKASHKUMAR HIRALAL SHAH,PANKAJKUMAR HIRALAL SHAH,GANESH DEVJIBHAI CHHARA	,(MR PARESH M DARJI)
25751	FA/551/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GORDHANBHAI DAHYABHAI PRAJAPATI,SAHAKAR TRANSPORT CO,MAHESHBHAI HIRALAL SHAH SINCE DECD. THROUGH HEIRS,BHARATKUMAR HIRALAL SHAH,ARVINDKUMAR HIRALAL SHAH,PRAKASHKUMAR HIRALAL SHAH,PANKAJKUMAR HIRALAL SHAH,RASILABEN DILIPBHAI CHHARA,SARNABEN DILIPBHAI CHHARA,DIPMALA DILIPBHAI CHHARA,SUNITA DILIPBHAI CHHARA,MADHYAM DILIPBHAI CHHARA	,(MR PARESH M DARJI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25752	FA/552/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GORDHANBHAI DAHYABHAI PRAJAPATI,SAHAKAR TRANSPORT CO,MAHESHBHAI HIRALAL SHAH SINCE DECD. THROUGH HEIRS,BHARATKUMAR HIRALAL SHAH,ARVINDKUMAR HIRALAL SHAH,PRAKASHKUMAR HIRALAL SHAH,PANKAJKUMAR HIRALAL SHAH,RASILABEN DILIPBHAI CHHARA	
25753	FA/553/2009	25/02/2016	CHHANALAL LALLUBHAI NAYAK,HANSABEN CHHANALAL NAYAK	MR. YOGENDRA THAKORE	MANSURI ABDULRAZAK AHMEDBHAI,PATEL JIGNESHKUMAR PRAHLADBHAI,ORIENTAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MS KARUNA V RAHEVAR
25754	FA/555/2009	19/02/2009	IQBALBIBI YUSUFMIYA SHAIKH,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	STATE OF GUJARAT THROUGH,	GOVERNMENT PLEADER
25755	FA/557/2009	15/04/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	RUPKALA ENGINEERING WORKS,	
25756	FA/558/2009	25/06/2009	TAHIRABIBI MOHAMMED ZUBER HAKIM,MOHAMMED ASIF ZUBER HAKIM	MR ASPI M KAPADIA	ABDUL HAKIM SHAIKH MOHAMMED HAKIM,MOHAMMED KASIM ABDUL HAKIM,SAJIDABIBI ABDUL HAKIM,SALMA MOHAMMED KASIM MOHAMMED HAKIM,HAKIM CHICHI SONS	,MS. SHAILI A KAPADIA
25757	FA/559/2009	25/06/2009	TAHIRABIBI MOHAMMED ZUBER HAKIM,MOHAMMED ASIF ZUBER HAKIM	MR ASPI M KAPADIA	ABDUL HAKIM SHAIKH MOHAMMED HAKIM,MOHAMMED KASIM ABDUL HAKIM,SAJIDABIBI ABDUL HAKIM,SALMA MOHAMMED KASIM MOHAMMED HAKIM,HAKIM CHICHI PHARMACY	,MS. SHAILI A KAPADIA
25758	FA/561/2009	27/08/2019	VADODARA DISTRICT PANCHAYAT,VADODARA DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	MR HS MUNSHAW	JAY CONSTRUCTION,	MR CHIRAG B PATEL
25759	FA/564/2009	23/12/2009	GENERAL MANAGER,	MARSHALL & ASSOCIATES	FATESINGHBHAI MANSINGHBHAI SOLANKI,MELSANGH CHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE SERVED,MR KM SHETH
25760	FA/567/2009	31/07/2017	BIBIBEN AMIRBHAI TIMBALIA,SUBHANBEN AMIRBHAI TIMBALIA,MUBARAKBHAI AMIRBHAI TIMBALIA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAJESHKUMAR BABULAL MODI,NEW INDIA INSURANCE CO LTD,THAKORLAL K MODI,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR VASANTS SHAH,MR KM SHETH,MR VC THOMAS
25761	FA/568/2009	12/02/2009	REKHABEN JAMANBHAI MOHANBHAI PATEL,BHUMIBEN JAMANBHAI PATEL MINOR,DARSHANABEN JAMANBHAI PATEL,MEGHABEN JAMANBHAI PATEL,JAIDIP JAMANBHAI PATEL	MR. YOGENDRA THAKORE	GIRISHKUMAR KANTILAL VANKAR,ARVINDBHAI KESHAVLAL PATEL,UNITED INDIA INSURANCE CO LTD	,(MR MAULIK J SHELAT)
25762	FA/569/2009	26/11/2009	GENERAL MANAGER, LAQ,	MARSHALL & ASSOCIATES	SULEMAN AHMED PATEL,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR KM SHETH
25763	FA/570/2009	26/11/2009	GENERAL MANAGER, LAQ,	MARSHALL & ASSOCIATES	HAMID DOSUMIA KAZI,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR KM SHETH
25764	FA/571/2009	26/11/2009	GENERAL MANAGER, LAQ,	MARSHALL & ASSOCIATES	ALI DADABHAI ABHRAM,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,UNSERVED EXPIRED (R)

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25765	FA/572/2009	26/11/2009	GENERAL MANAGER, LAQ,	MARSHALL & ASSOCIATES	AYESHABEN UMARJI AHMED,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR KM SHETH
25766	FA/573/2009	26/11/2009	GENERAL MANAGER, LAQ,	MARSHALL & ASSOCIATES	AHMED HAJI ADAM BATTERY,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR KM SHETH
25767	FA/574/2009	26/11/2009	GENERAL MANAGER, LAQ,	MARSHALL & ASSOCIATES	VALI ADAM DINA,SPECIAL LAND ACQUISITION OFFCIER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR KM SHETH
25768	FA/576/2009	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	THAKORE GANDAJI RANAJI,JIVIBEN W/O CHAMANJI RANAJI	,(MR A J PATEL)
25769	FA/577/2009	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	LAXMANJI MAFATJI THAKORE THRO'HEIRS BHIKHIBEN LAXMANJI,BHIKHIBEN LAXMANJI,MAHOTJI LAXMANJI,GORDHANJI LAXMANJI,TIKIBEN LAXMANJI,SORAMBEN LAXMANJI,LAKHIBEN LAXMANJI,LACHHIBEN WD/O BHALAJI LAXMANJI,MANGAJI BHALAJI THAKORE	
25770	FA/578/2009	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	ZAVERBEN MOFATBHAI PATEL W/O MAFATBHAI MAKABHAI,	(MR A J PATEL)
25771	FA/579/2009	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI SHANTILAL PATEL,	(MR A J PATEL)
25772	FA/580/2009	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	AMBALAL BHAIJIBHAI PATEL,KANTIBHAI SHYAMALBHAI PATEL,RAVJIBHAI SHYAMALBHAI PATEL	(MR A J PATEL)
25773	FA/581/2009	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI NARANBHAI,NATVARBHAI NARANBHAI,RAVJIBHAI NARANBHAI	(MR A J PATEL)
25774	FA/583/2009	25/07/2012	PRAMODKUMAR GUPTA,	MS MEGHA JANI	GUJARAT VEPARI MAHAMANDAL SAHAKARI UDHYOGIK VASAHAT LTD,GUJARAT EXTRUSION PRIVATE LIMITED THROUGH	NOTICE SERVED BY DS,MR TEJAS M BAROT
25775	FA/584/2009	10/02/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	RASHIBEN SOMABHAI VAGHERA,LAKSHUBHAI SOMABHAI VAGHERA,SUNDARIBEN LAKSHUBHAI VAGHERA,KALUBHAI SOMABHAI VAGHERA,SURESHBHAI SOMABHAI VAGHERA,KISHANBHAI LAKSHUBHAI VAGHERA,KAHARSINH KISHABHAI VAGHELA	
25776	FA/585/2009	13/02/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRENDRAKUMAR TULSIDAS RUPAREL,CHANDUBHAI MOTIBHAI RAVAL	,MR.HIREN M MODI
25777	FA/586/2009	13/02/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRENDRAKUMAR TULSIDAS RUPAREL,GUGABHAI MOTIBHAI RAVAL	,MR.HIREN M MODI
25778	FA/587/2009	13/02/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRENDRAKUMAR TULSIDAS RUPAREL,RAJESHKUMAR GUGARAM RAVAL	,MR.HIREN M MODI
25779	FA/588/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	JAYANTIBHAI ATMARAMBHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA

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25780	FA/589/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	BABUBHAI MAGANBHAI SENMA SINCE HEIRS,PUSHPABEN BABUBHAI MAGANBHAI SENMA,MAMTA BABUBHAI SENMA MINOR THROUGH,MANIBEN MAGANBHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25781	FA/590/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	JIVANBHAI RAMABHAI SENMA SINCE DECD. THROUGH HEIRS,JASHIBEN JIVANBHAI RAMABHAI SENMA,MAHESHKUMAR JIVANBHAI SENMA MINOR,PARULBEN JIVANBHAI SENMA MINOR,SHASHIKUMAR JIVANBHAI SENMA MINOR,SONIBEN RAMABHAI GAFURBHAI SENMA (MINOR),THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25782	FA/591/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	JAYANTIBHAI ATMARAMBHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25783	FA/592/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAVI AMRATBHAI SINCE DECD. THROUGH HEIRS,LILABEN AMRATBHAI RAMABHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25784	FA/593/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	LILABEN AMRATBHAI RAMNABHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25785	FA/594/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	JASHIBEN JIVANBHAI RAMABHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25786	FA/595/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	PUNAMBHAI VIRABHAI SENMA SINCE DECD. THROUGH HEIRS,BHIKHIBEN PUNAMBHAI SENMA,BHIKHIBEN PUNAMBHAI VIRABHAI MINOR,SHILPABEN PUNAMBHAI SENMA MINOR,AJAYBHAI PUNAMBHAI SENMA MINOR,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA

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25787	FA/596/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAMESHBHAI MANGALBHAI SENMA SINCE DECD. THROUGH HEIRS,BHAVNABEN RAMESHBHAI MANGALBHAI SENMA,JIGARBHAI RAMESHBHAI SENMA,PEENALBEN RAMESHBHAI SENMA,MANGALBHAI SOMABHAI SENMA,LAXMIBEN MANGALBHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25788	FA/597/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAMESHBHAI MAFABHAI SENMA SINCE THROUGH HEIRS,GITABEN RAMESHBHAI MAFABHAI SENMA,AKASH RAMESHBHAI SENMA MINOR,HINA RAMESHBHAI SENMA MINOR,DIPAK RAMESHBHAI SENMA MINOR,MAFABHAI FULABHAI SENMA MINOR,MANIBEN MAFABHAI FULABHAI,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25789	FA/598/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	JASHIBEN PUNAMBHAI VIRABHAI SENMA L.R OF BALVANTKUMAR,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25790	FA/599/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	SENMA RAJESHBHAI RAMJIBHAI,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25791	FA/600/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	SENMA MAHESHKUMAR JIVANBHAI SINCE MINOR THROUGH,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25792	FA/601/2009	13/02/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	AMRATBHAI RAMABHAI SENMA SINCE DECD. THROUGH HEIRS,LILABEN AMRATBHAI RAMABHAI SENMA,TEJAL AMRATBHAI SENMA MINOR,DHARMENDRAKUMAR AMRATBHAI SENMA (MINOR),SONIBEN RAMABHAI GAFURBHAI SENMA,THAKORE KANUJI RANCCHODJI,P L SHAH,ORIENTAL INSURANCE CO LTD,SAHIR HUSHEN ASGAR MIYA SAIYED SINCE DECD.,YASMINBIBI SAKIRHUSAN ASGARALI,SAIYED HAJIBIBI ASGARALI,SAIYED ASGARALI MALIMIYA,JAGDISHBHAI BHOLIDAS PATEL	,MR RITURAJ M MEENA
25793	FA/602/2009	07/02/2013	MINOR VISHALKUMAR MUKESHBHAI PARMAR,	MR PRAVIN GONDALIYA	SHAH HARISHKUMAR NAVINCHANDRA,BHARATBHAI AMRUTBHAI PATEL,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR VASANTS SHAH
25794	FA/605/2009	26/03/2018	PETHABHAI KHATUBHAI AHIR,	HL PATEL ADVOCATES	MANGALBHAI BHUDHABHAI PATEL,ALTAF HUSSAIN BHGALIYA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI
25795	FA/606/2009	29/06/2012	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,JAIRAMBHAI MOHANBHAI PATEL	GOVERNMENT PLEADER,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25796	FA/607/2009	12/05/2009	UNION GOVERNMENT OF INDIA OF WESTERN RAILWAY,	(MR BIPIN I MEHTA)	RAVAL KIRITBHAI GOBARBHAI,NATIONAL INSURANCE CO. LTD,SONIBEN VITTHALBHAI RAVAL	,MR NAGESH C SOOD
25797	FA/608/2009	22/03/2016	RAJVINDRASING MUKHYARSING SIKH,	MR HARSHAD K PATEL	SHAMUJIBHAI DEVJIBHAI SORATHIYA,ORIENTAL INSURANCE COMPANY LTD,KANJIBHAI BACHUBHAI AAYAR,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR NAGESH C SOOD,MS KARUNA V RAHEVAR
25798	FA/609/2009	05/09/2014	SOMABHAI KHODABHAI ALIAS FULABHAI BARIYA,	MR MTM HAKIM	VALJIBHAI SUKABHAI SALAT,SURENDRASINH KISHORSINH DODIA,ORIENTAL INSURANCE CO. LTD.	SERVED BY AFFIX. (R),MR VC THOMAS
25799	FA/611/2009	25/02/2016	RANIBEN MULUBHAI AAYAR SINCE DECD. THRO' PRABHATBHAI,	MR PANKAJ R DESAI	JAYKISHAN HARCHANDRAM,NEMCHAND SADARMAL JAIN,ORIENTAL INSURANCE CO LTD	SERVED BY AFFIX. (R),MS KARUNA V RAHEVAR
25800	FA/612/2009	15/03/2011	UNION OF INDIA OWNING & REPRESENTING,	MR MUKESH A PATEL	IMAMUDDIN JAHIRUDDIN KAZI SINCE DECD. THROUGH HEIRS,SAMIMBANU IMAMUDDIN KAZI,SAHIDAHMED IMAMUDDIN KAZI MINOR,HIMMATBHAI BACHUBHAI VAGHELA,ORIENTAL INSURANCE COMPANY LTD	,NOTICE NOT RECD BACK,NOTICE SERVED,DS AFF.NOT FILED (N),MR KASHYAP R JOSHI
25801	FA/613/2009	11/02/2017	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	DINESHKUMAR PASHABHAI PARMAR,JAGRUTIBEN HEMALKUMAR KOTHARI,ANTARBA WD/O JALAMSINH BHAVANSINH,CHETANKUMARI JALAMSINH ZALA,HARISHCHANDRASINH JALAMSINH ZALA	RULE NOT RECD BACK,RULE SERVED,MR PREMAL R JOSHI,MRS KIRAN P JOSHI
25802	FA/615/2009	07/02/2013	VINUBHAI JIVABHAI SOLANKI,DOLIBEN DULABHAI SOLANKI	SHRIKAR H BHATT	J.S.PARMAR,NATIONAL INSURANCE CO. LTD.,RAVINDRABHAI CHUNILAL THAKAR,UNITED INSURANCE CO. LTD.	RULE SERVED,MR JV JAPEE,MR NAGESH C SOOD,(MR MAULIK J SHELAT)
25803	FA/616/2009	04/04/2019	CHETANABEN W/O HASMUKHBHAI PATEL,MALAV HASMUKHBHAI PATEL,JAYANTIBHAI KALIDAS PATEL,LILABEN JAYANTIBHAI PATEL	(MR PARESH M DARJI)	AHMEDABAD MUNICIPAL TRANSPORT CORPORATION THROUGH,RAKESHBHAI CHATURBHAI PATEL	RULE SERVED,MR HS MUNSHAW
25804	FA/617/2009	04/04/2019	PRAKASHBHAI RAMBHAI @ RAMDAS PATEL THROUGH,RAMBHAI KALIDAS PATEL,MANJULABEN RAMBHAI PATEL	(MR PARESH M DARJI)	AHMEDABAD MUNICIPAL TRANSPORT CORPORATION THROUGH,RAKESHBHAI CHATURBHAI PATEL	RULE SERVED,MR HS MUNSHAW
25805	FA/618/2009	27/09/2013	THAKOR TINUJI @ TINAJI KAMSHIJI,	MR JM BAROT	NANALAL M THAKKER,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
25806	FA/619/2009	12/05/2009	BHURABHAI GANGABHAI MER,	MR RAJESH O GIDIYA	STATE OF GUJART,POLICE SUPERINTENDENT,ORIENTAL INSURANCE CO LTD	,GOVERNMENT PLEADER,MR RITURAJ M MEENA
25807	FA/620/2009	16/12/2015	UNITED INDIA INSURANCE CO LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	GODABAI CHALAKDANJI S CHARAN,INDARSINH CHALAKDANJI CHARAN,RAJENDRAKUMAR CHALAKDANJI CHARAN,JOGIDAN BHURJI GADHVI,DARIYABEN DHANIDAN CHARAN	RULE SERVED,MR. S. M. GOHIL
25808	FA/621/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	FARIDA ABDUL SALIM,FLAFIZA ABDUL SALIM,MARIAM ABDUL SALIM,HAROON TAIYAB SAP	
25809	FA/622/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	ZARINA RAMZAN,RESHMA RAMZAN,HAROON TAIYAB SAP	
25810	FA/623/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	HUSSAINA KASAM,SARIFA ILLIAS,HAROON TAIYAB SAP	
25811	FA/624/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	HANIFA JAKUB SAP,GULAB HUSSAIN JAKUB SAP,HAROON TAIYAB SAP	
25812	FA/625/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	SARIFA ABDUL REHMAN @ ALIA KASU THAIM,HAROON TAIYAB SAP	

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25813	FA/626/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	LEGAL HEIRS & DEPENDANTS ON DECEASED KHALASI C RAMJI,MADHUBEN SAMJI MALAM,HAROON TAIYAB SAP	
25814	FA/627/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	JAY NARSINH THROUGH HEIRS,NARSINH PUJA MALAM,PARVATI NARSINH MALAM,HAROON TAIYAB SAP	
25815	FA/628/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	SURESH RAMJI THROUGH HEIRS,LAXMIBEN RAMJI CHAUHAN,HAROON TAIYAB SAP	
25816	FA/629/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	MAMAD IBRAHIM BALOCH THROUGH HEIRS,JAHUNNISHA MAMAD,HEMATBAIU IBRAHIM,HAROON TAIYAB SAP	
25817	FA/630/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	VAGHER ABU ALI THROUGH HEIRS,HAJUBAI ABU,KASAM ABU,HAROON TAIYAB SAP	
25818	FA/631/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	JETUBEN OSMAN THAIM,KADAR KASAM THAIM,BACHIBAI KADAR THAIM,NOOR MAMAD OSMAN THAIM,SAHIR OSMAN THAIM,YASMIN OSMAN THAIM,HAROON TAIYAB SAP	
25819	FA/632/2009	16/02/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	MAMAD JUSAB THROUGH HEIRS,JUSAB ISMAIL,HAROON TAIYAB SAP	
25820	FA/633/2009	21/02/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ABDULHAQUE SAMIULLA ANSARI,KAJALBEN RAJESHBHAI PARMAR,MINOR SHRADHDHABEN R PARMAR,MINOR VANSHKUMAR R PARMAR,LILADHAR TAPUBHAI PARMAR,CHANDRIKABEN LILADHAR PARMAR	RULE SERVED,MR MTM HAKIM
25821	FA/636/2009	16/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SUSHILA SOMAL CHAUHAN,MAMTA SOMAL CHAUHAN MINOR,SADHNA SOMAL CHAUHAN MINOR,MANOJ SOMAL CHAUHAN MINOR,ARCHNA SOMAL CHAUHAN MINOR,MEVATI MORAHU CHAUHAN,MORAHU PUNJABI CHAUHAN,DHIRAJBHAI D DESAI	
25822	FA/637/2009	16/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	ISRAVTA KAILASHBHAI CHAUHAN,KAVITA KAILASHBHAI CHAUHAN MINOR,SAVITA KAILASHBHAI CHAUHAN MINOR,PRADIP KAILASHBHAI CHAUHAN MINOR,SANDIP KAILASHBHAI CHAUHAN MINOR,DHRAJBHAI D DESAI,CHANDRAMA SHIVKARANSING CHAUHAN	
25823	FA/638/2009	16/02/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	IBRAHUIM ABDUL KARIM JAT,RAZAK LALMAMAD MANIYAR	
25824	FA/643/2009	16/02/2009	ADDL SPL LAND ACQUISITION OFFICER,CHIEF ENGINEER	GOVERNMENT PLEADER	SHANABHAI BHULABHAI GOHEL,HARESHKUMAR BHULABHAI GOHEL,NANJIBHAI RATNABHAI DECD. THROHEIRS REVABEN W/O NANJIBHAI,REVABEN W/O NANJIBHAI RATNABHAI,JAYANTIBHAI NANJIBHAI,BIPINBHAI NANJIBHAI,VARSHABEN NANJIBHAI,RAMESHBHAI SHANKARBHAI GOHEL,GANPATBHAI HIRABHAI GOHEL,LAXMANBHAI PITAMBERDAS GOHEL,BALDEVBHAI RATANBHAI DECD. THRO' HEIRS JETHIBEN W/O,JETHIBEN W/O BALDEVBHAI RATNABHAI,ARVINDBHAI BALDEVBHAI,DIPAKBHAI BALDEVBHAI,MANOJBHAI BALDEVBHAI,MADHUBEN BALDEVBHAI	
25825	FA/644/2009	23/09/2014	OREINTAL INSURANCE CO LTD,	MR KK NAIR	AMARBA REVTUBHA JADEJA,REVTUBHA LAKHUBHA JADEJA,ABDUL RAHEMAN SHIKANDARKHAN RANGREJ,MANISHKUMAR ASANDAS KIRI,UNITED INDIA INSURANCE CO LTD	SERVED BY AFFIX. (R),MS HINA DESAI
25826	FA/645/2009	18/10/2013	G S R T C,	MRS VASAVDATTA BHATT	ZAINABBEN VALIULLA ZARIVALA,FARHANA VALIULLA ZARIVALA,TABASSUM VALIULLA ZARIVALA,JOHRA VALIULLA ZARIVALA,ABDUL RASULBHAI ZIYAUDDIN ZARIWALA,HAJIYANI RUKIYABANU ABDULRASUL ZARIVALA,MAHESHBHAI CHANDUBHAI RAJPUT	DELETED,RULE SERVED,MR MTM HAKIM,MR MOHSIN M HAKIM

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25827	FA/647/2009	11/02/2017	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHABEN HAJIBHAI GAD L.R.OF JUMABHAI HAJIBHAI GAD,MARIYAMBEN JUMABHAI GAD L.R.OF JUMABHAI HAJIBHAI GAD,SHAHNAZ JUMABHAI GAD L.R.OF JUMABHAI HAJIBHAI GAD,IMRAN JUMABHAI GAD L.R.OF JUMABHAI HAJIBHAI GAD,JUSUBBHAI JUMABHAI GAD	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
25828	FA/648/2009	08/07/2015	MANISHKUMAR NAGARDAS PATEL,	MR. YOGENDRA THAKORE	CHAVDA MAHENDRASINH RAWATSINH,SHANGARBEN KESHARSINH CHAWDA,NATIONAL INSURANCE COMPANY LTD,HITENDRAKUMAR AMBALAL PATEL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR DAKSHESH MEHTA,MR ANAL S SHAH
25829	FA/649/2009	04/01/2016	KALIDAS RAOJIBHAI PAGI,	MR MTM HAKIM	CHANDUBHAI RAIJIBHAI PADIYAR,RAOJIBHAI C. PATEL,ORIENTAL INSURANCE CO. LTD.,HASANBHAI UMARBHAI GHANCHI,KANTIBHAI MAHIJIBHAI PATEL,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR,MR SUNIL B PARIKH
25830	FA/650/2009	13/06/2015	DAHYABHAI NARANBHAI PATEL,	MR.HIREN M MODI	MOHAMMAD SHOIB ABDUL MUSTUFA SHAIKH,VALLABHBHAI SAVJIBHAI HIRANI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
25831	FA/651/2009	12/03/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KHURSHIHUSEIN H SAIYED,TARABEN RAMLAL KOSTI,AMIT RAMLAL KOSTI,ROHIT RAMLAL KOSTI,RAVIKUMAR RAMLAL KOSTI	RULE SERVED BY DS
25832	FA/663/2009	22/01/2020	BHALABHAI KRISHNALAL BAKSHI,NAINABEN BHALABHAI BAKSHI	MS MAMTA R VYAS	NEW INDIA ASSURANCE CO LTD,DINESHCHANDRA RAMRATANJI KABRA,HARGOVINDBHAI HARJIBHAI DESAI	,RULE SERVED,MR SUNIL B PARIKH
25833	FA/664/2009	22/01/2020	BHALABHAI KRISHNALAL BAKSHI,NAINABEN BHALABHAI BAKSHI	MS MAMTA R VYAS	NEW INDIA ASSURANCE CO LTD,DINESHCHANDRA RAMRATANJI KABRA,HARGOVINDBHAI HARJIBHAI DESAI	,RULE SERVED,MR SUNIL B PARIKH
25834	FA/665/2009	21/08/2013	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAMIYABHAI GOMANBHAI PATEL,THAKORBHAI BHAGABHAI PATEL,GUJART ROAD TRANSPORT CORPORATION,PRAMODBHAI BHAGUBHAI PATEL,BHAGUBHAI BAVANBHAI PATEL	,RULE SERVED,MRS VASAVDATTA BHATT,MR LR PATHAN
25835	FA/666/2009	21/08/2013	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DALSUKHBHAI DHANABHAI PATEL,THAKORBHAI BHAGABHAI PATEL,GUJARAT ROAD TRANSPORT CORPORATION,PRAMODBHAI BHAGUBHAI PATEL,BHAGUBHAI BAVANBHAI PATEL	,RULE SERVED,MRS VASAVDATTA BHATT,MR LR PATHAN
25836	FA/668/2009	12/01/2018	CHANDUBHAI NAGJIBHAI DEVANI,	MR TUSHAR L SHETH	MAYURBHAI LAKHUBHAI,WESTERN CHEMICALS,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
25837	FA/669/2009	19/03/2019	DHIMANTBHAI RAMNIKLAL SHAH,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PANKAJ OVERSEAS LTD,NEW INDIA ASSURANCE COMPANY	RULE SERVED,MR SANDIP C SHAH
25838	FA/670/2009	24/03/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	HASINABEN RAZAKBHAI MANSURI,AKIL RAZAKBHAI MANSURI MINOR,SITULBEN RAZAKBHAI MANSURI MINOR,NABIBBHAI MAHMADBHAI MANSURI,HANIFABEN NABIBBHAI MANSURI,KISHORJI AMBUJI BARAD,SHAH ALLOYS LTD	
25839	FA/671/2009	04/12/2015	KALPNABEN UMESHBHAI CONTRACTOR(KADIA),HARITABEN UMESHBHAI CONTRACTOR(KADIA)	MR JIGAR M PATEL	GABHABHAI GANDABHAI,SONARAM @ SANARAM B. MARVADI,ORIENTAL INSURANCE CO. LTD.,RAJUBHAI T. VANZARA	RULE SERVED,SERVED BY AFFIX. (R)

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25840	FA/672/2009	01/04/2009	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	RASIKLAL SHANKARLAL SHAH SINCE DECD. THROUGH HEIRS,URMILABEN RASIKLAL SHAH,NARENDRA RASIKLAL SHAH,JIGNASH RASIKLAL SHAH,NIMISHA RASIKLAL SHAH,JAGDISHBHAI ISHVERBHAI SONI,USHABEN BHAVASHBHAI DESAI	,MR MTM HAKIM
25841	FA/673/2009	24/04/2019	UNITED INDIA INSURANCE CO LTD THRO'IT'S AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	VISHNUBHAI SOMDAS PATEL SINCE DECD. THROUGH HEIRS,CHANDRIKABEN VISHNUBHAI PATEL,HEENABEN VISHNUBHAI PATEL MINOR,RAVIKUMAR @ SACHIN VISHNUBHAI PATEL (MINOR),AATMARAM PRABHUDAS PATEL,BHIKHABHAI RAMABHAI PATEL	,RULE SERVED,MR.DIPAK B PATEL
25842	FA/676/2009	19/02/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	GITABEN SAITANSINH RAJPUT,NAYANAKUMARI SAITANSINH RAJPUT MINOR THROUGH,CHANCHALKUMARI SAITANSINH RAJPUT MINOR THROUGH,GAJENDRASINH SAITANSINH RAJPUT MINOR THROUGH,PREMSINH JETUSINH RAJPUT,RAJENDRA B CHAUDHARI	
25843	FA/677/2009	04/12/2014	JYOTSANABEN D/O CHANDULAL VANMALIDAS THAKKAR,	(MR ASHOK K PADIA)	ARVINDBHAI JAYANTILAL THAKKAR,	MR VIRAL M PANDYA
25844	FA/678/2009	26/09/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	DINESHBHAI NANUBHAI SAGAR L.R.OF MOHILKUMAR DINESHBHAI,DAXABEN DINESHBHAI SAGAR L.R.OF MOHILKUMAR DINESHBHAI,SANJIVKUMAR SATYANARAYAN MORYA,NEHA CARRIER	,RULE SERVED,MR JIGAR G GADHAVI
25845	FA/680/2009	23/03/2009	SPL.LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATELCHHOTABHAI KASHIBHAI (SINCE DEC'D THRO'HIERS & LRS),PATEL SHANTABEN CHHOTABHAI (WIFE),PATEL ASHOKBHAI CHHOTABHAI (SON),PATEL ILLABEN CHHOTABHAI (DAUGHTER),PATEL NARENDRABHAI CHHOTABHAI (SON)	
25846	FA/681/2009	20/02/2009	NEW INDIA ASSURANCE CO LTD THROUGH,	MR SHASHIKANT S GADE	BHANUBEN W/O AMARSINH KESHRISINH PARMAR,MAHENDRASINH AMARSINH PARMAR,VIRENDRASINH AMARSINH PARMAR,JASVIDSINH VASANTSINH JANT,KUMUNDBEN PRAVINBHAI SHAH	
25847	FA/682/2009	10/06/2015	BHANUBEN BHIKHSINH CHAUHAN,	NOTICE SERVED	VIKRAMJI RAMANJI THAKORE,	RULE SERVED
25848	FA/685/2009	08/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	SHIVABHAI AMBALAL PATEL,KANTABEN SHIVABHIA PATEL,KRINA BIPINCHANDRA PATEL,RASHMIN BIPINCHANDRA PATEL,YOGINA BIPINCHANDRA PATEL	MR YATIN SONI,MR HITESH B PATEL
25849	FA/693/2009	19/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHER JAGMAL LAKHMAN JODWA,	MR VIMAL M PATEL
25850	FA/694/2009	19/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRADUMANSINH LALUBHAI HEIR DECD. LALUBHA KANUBHAI,	RULE SERVED
25851	FA/695/2009	19/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAYJADA BHOJUBHAI LAKHUBHA POA OF SAHDEVSINH LILAVA,	RULE SERVED
25852	FA/696/2009	19/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJAN SAMAT,	RULE SERVED
25853	FA/697/2009	19/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMAL LAXMANBHAI HEIR OF DECD LAKHMAN JINA,	RULE SERVED
25854	FA/698/2009	19/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAVIBEN NARANBHAI WD/O OF DECD. NARANBHAI NAGABHAI,	RULE SERVED
25855	FA/700/2009	07/02/2017	RAJESHKUMAR AMBALAL CHAUHAN THROUGH HEIRS,REVABEN AMBALAL CHAUHAN,RAMSINGBHAI AMBALAL CHAUHAN,RAMESHBHAI AMBALAL CHAUHAN,MUKESHBHAI AMBALAL CHAUHAN,VINODBHAI AMBALAL CHAUHAN,JAGDISHBHAI AMBALAL CHAUHAN	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	RAJENDRAKUMAR RAJNIKANT SHAH,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR KK NAIR
25856	FA/701/2009	07/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI DESAIBHAI SINCE DIED HIS LEGAL HEIRS,RAMESHBHAI SOMABHAI,SUNDERBHAI SOMABHAI,KAPILABEN SOMABHAI	,NOTICE SERVED,NOTICE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25857	FA/702/2009	07/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI SHANKARBHAI SINCE DIED HIS LEGAL HEIRS,SONABEN W/O VITTHALBHAI,JASHBHAI VITTHABHAI,MANGABHAI VITTHALBHAI,PUNAMBEN VITTHALBHAI	,NOTICE SERVED
25858	FA/703/2009	07/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUJIBEN FULABHAI SINCE DIED HIS LEGAL HEIRS,SARDABEN FULABHAI,KANTABEN FULABHAI,LALITABEN FULABHAI,VIMLABEN FULABHAI	,NOTICE SERVED
25859	FA/704/2009	07/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI MOTIBHAI SINCE DIED HIS LEGAL HEIRS,SAVITABEN WD/O MULJIBHAI,HARSHADBHAI MULJIBHAI,GHANSHYAM MULJIBHAI	,NOTICE SERVED
25860	FA/705/2009	07/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN UMEDBHAI SAKHIBHAI SINCE DIED HIS LEGAL HEIRS,REVABEN UMEDBHAI,JASHIBEN UMEDBHAI	,RULE SERVED
25861	FA/706/2009	07/01/2016	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAXABEN WD/O MOHANBHAI DHARMABHAI LAKHAN,MINOR PALLAVIBEN MOHANBHAI LAKHAN THRO DAXABEN,MINOR KARTIK MOHANBHAI LAKHAN THRO DAXABEN,SHAKUBEN DHARMABHAI LAKHAN,KISHORBHAI VINAYAKBHAI PATIL,KIRANBHAI VINAYAKBHAI PATIL	NOTICE SERVED,MR.HIREN M MODI
25862	FA/709/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAPUBHAI MOHANBHAI,	RULE SERVED
25863	FA/710/2009	12/03/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATUBHAI BALUBHA RANA,	RULE SERVED
25864	FA/711/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH SABALSINH JHALA,	RULE SERVED
25865	FA/712/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITSINH NATUBHA RANA,	RULE UNSERVED
25866	FA/713/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHSINH GAMBHIRSINH RANA,	RULE SERVED
25867	FA/714/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL CHATURBHAI TAPUBHAI,	MS AMRITA AJMERA
25868	FA/715/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA KRUSHNABA HARDEVSINH,RANA DINABA HARDEVSINH,TANABA HARDEVSINH,DHARMENDRASINH HARDEVSINH,NITABA HARDEVSINH	MS AMRITA AJMERA
25869	FA/716/2009	12/03/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA JASVANTSINH JIVANSINH,	UNSERVED EXPIRED (N),MS AMRITA AJMERA
25870	FA/717/2009	12/03/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA DILHARBA SAJJANSINH,RANA ANIRUDHASINH SAJJANSINH,RANA BAHADURSINH SAJJANSINH,RANA PRAKRAMSINH SAJJANSINH,RANA SIDHRAJSINH SAJJANSINH,RANA GIRIRAJSINH SAJJANSINH	NOTICE UNSERVED,RULE SERVED,MS AMRITA AJMERA
25871	FA/718/2009	12/03/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMANBHAI ARJANBHAI,JIVUBEN BHAVANBHAI,KHIMABHAI ARJANBHAI	NOTICE SERVED,RULE SERVED,MS AMRITA AJMERA
25872	FA/719/2009	12/03/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI KAVABHAI SINCE DECD THROUGH HEIRS,JEMABHAI NARSHIBHAI,BHAVANBHAI NARSHIBHAI,PANKHUBEN NARSHIBHAI,CHAMPABEN NARSHIBHAI,SURAJBEN NARSHIBHAI,MANSUKH NARSHIBHAI	,NOTICE SERVED,NOTICE UNSERVED,MS AMRITA AJMERA
25873	FA/720/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL NANUBHAI MOHANBHAI,	RULE SERVED
25874	FA/721/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL MOTIBHAI GANDABHAI DECEASED,LALJIBHAI MOTIBHAI,AMUBEN MOTIBHAI,NARANBHAI MOTIBHAI,RAMTUBEN MOTIBHAI	,RULE SERVED

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25875	FA/722/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL RAMJIBHAI LALJIBHAI SINCE DECD. THROUGH HEIRS,KOLI PATEL SAMJUBEN RAMJIBHAI,KOLI PATEL CHATURBHAI RAMJIBHAI,KOLI PATEL THAKERSHIBHAI RAMJIBHAI,KOLI PATEL GORDHANBHAI RAMJIBHAI,KOLI PATEL SURTIBEN RAMJIBHAI	,RULE SERVED,MS AMRITA AJMERA
25876	FA/723/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL JAMIRBHAI VASHRAMBHAI,	MS AMRITA AJMERA
25877	FA/724/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL NANUBHAI ARJANBHAI SINCE DECD. THROUGH HEIRS,KOLI PATEL TAPUB EN NANUBHAI,KOLI PATEL KALYANBHAI NANUBHAI,KOLI PATEL KALUBHAI NANUBHAI,KOLI PATEL SARDULBHAI NANUBHAI,KOLI PATEL SAMUBEN NANUBHAI,KOLI PATEL MOTIBEN NANUBHAI	,MS AMRITA AJMERA
25878	FA/725/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA KIRITSINH HAJUBHA,	MS AMRITA AJMERA
25879	FA/726/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PATEL JAVJIBEN MOTIBHAI,	MS AMRITA AJMERA
25880	FA/727/2009	13/01/2016	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	AMBICA SCALE MFG.WORKS.,	RULE SERVED BY DS
25881	FA/728/2009	25/02/2009	AHMEDABAD MUNICIPAL CORPO.,	MR MAULIN R RAVAL	MOHMAD ALTAF ISMAIL,	MR NISHITH P THAKKAR
25882	FA/729/2009	23/03/2009	RADHIKA CONSTRUCTION VAHIVAT KARTA-,	(MR NALIN K THAKKER)	BHARATBHAI RAMANBHAI AMIN,DHANVARSHA FERTILIZERS PVT.LTD	,MR PRADEEP PATEL
25883	FA/733/2009	06/12/2016	KOLI GOVIND PARBAT KHUNTAD,	MR NAYAN D PAREKH	AHIR GHUSABHAI DAYABHAI PAMPANIA,NATHUBHAI BHOJABHAI AHIR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
25884	FA/734/2009	04/03/2009	CHANDUBHAI JAMNADAS PATEL,	MR VILAV K BHATIA	PRAFULBHAI JASHBHAI PATEL,NEW INDIA INSURANCE CO LTD	
25885	FA/735/2009	06/08/2009	VIVEK ABAJIRAO FALKE,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NAJENDRASINH JADHAV THROUGH HEIRS,VASUNDHRA RAJE NIMBALKAR,KUM DHAVNTI RAJE V DESAI THROUGH HEIRS,MRUNALINI RAJE HOLKAR THROUGH HEIRS,ASHVIN V DESAI,JAGDIPENDRA HOLKAR,DEVESH V DESAI,ANSHUMAN HOLKAR,GAUTAM HOLKAR,SANGMITA RAJE SIRKE,JYOTSNABEN RAJE D AAHIRRAO THROUGH HEIRS,DIPENDRA D AAHIRRAO,JITENDRA D AAHIRAO,MANISH S JADHAV W/O SUVRAT P JADHAV,PUSHPA W/O DILIP L PANSARE,HANSHABEN WD/O NARESHCHANDRA HIRALAL AMIN,BHAVESH NARESHCHANDRA AMIN,SHRIM CONSTRUCTION PROJECT PVT LTD	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,(MR MB GANDHI),MRS TRUSHA M GANDHI,MR CHINMAY M GANDHI
25886	FA/737/2009	15/12/2015	RAJENDRASINH NARANBHAI VADHER,	MR JIGAR G GADHAVI	HIMANSHUBHAI JAYANTILAL BHAVSAR,NATIONAL INSURANCE CO LTD,RANJITSINH CHENAJI VADHER	RULE SERVED,(MR MAULIK J SHELAT)
25887	FA/739/2009	18/09/2019	RAJESH PRABHULAL SAPARIA SINCE DECD. THROUGH HEIRS,NISHIT RAJESHBHAI SAPARIA MINOR THROUGH,VIJYABEN PRABHULAL SAPARIA	MR PRAVIN GONDALIYA	RAYDE SEJABHAI RUDATH,UNITED INDIA INSURANCE COMPANY,PRABHULAL DHARAMSHI SAPARIA,ORIENTAL INSURANCE CO LTD	RULE SERVED,MS HINA DESAI,MR ANAL S SHAH
25888	FA/740/2009	12/03/2009	G S R T C THROUGH DIVISIONAL CONTROLLER,MUSABHAI JIVABHAI JAMJODHPUR DEPOT	MS KIRAN D PANDEY	TARVINBHARTHI PURAHBHARTHI GOSWAMI,	
25889	FA/741/2009	15/03/2011	UNION OF INDIA OWNING & REPRESENTING,	MR MUKESH A PATEL	IKHATYARHUSEN AHMADHUSEN SAIYAD SINCE DECD. THROUGH HEIRS,JETUNBIBI IKHATYARHUSEN SAIYAD,VAUFIKALI IKHATYARHUSEN SAIYAD,MINAJPARVIN IKHATYARHUSEN SAIYAD MINOR,SAKIRALI IKHATYARHUSEN SAIYAD MINOR,AKIBALI IKHATYARHUSEN SAIYAD MINOR,HIMMATBHAI BACHUBHAI VAGHELA,ORIENTAL INSURANCE COMPANY LTD	,NOTICE NOT RECD BACK,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR KASHYAP R JOSHI
25890	FA/743/2009	16/03/2009	NATIONAL INSURANCE CO. LTD.,	MS MEGHA JANI	KAILASHBEN SAHDEVSING MAKWANA,MINOR DHARABEN SAHDEVSING MAKWANA,MENIBEN SABSINH CHEARSINH MAKWANA,ABDULKADA MUSABHAI BANDI	,MS SNEHA A JOSHI

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25891	FA/744/2009	20/02/2009	NEW INDIA ASSURANCE CO LTD BARDOLI BRANCH,	MS LILU K BHAYA	ISHITABEN RAKESHBHAI PRAJAPATIMINOR,ISHWARBHAI PARBHUBHAI PRAJAPATI,RAKESHBHAI ISHWARBHAI PRAJAPATI,HASMUKHBHAI MANILAL MISTRY	
25892	FA/745/2009	20/02/2009	NEW INDIA ASSURANCE CO LTD BARDOLI BRANCH,	MS LILU K BHAYA	MAHENDRABHAI VANMALIBHAI PRAJAPATI,BHAVIN MAHENDRABHAI PRAJAPATI,RITESHKUMAR MAHENDRABHAI PRAJAPATI (MINOR),RAKESHBHAI ISHWARBHAI PRAJAPATI,HASMUKHBHAI MANILAL MISTRY	
25893	FA/746/2009	03/03/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	AMBABEN WD/O SANJAYBHAI RAMESHBHAI VASAVA,ARUNABEN SANJAYBHAI VASAVA MINOR,SATISHBHAI SANJAYBHAI VASAVA MINOR,RAMESHBHAI PUNABHAI VASAVA,AMBABEN RAMESHBHAI VASAVA,JAGDISHCHANDRA MANILAL SHAH	
25894	FA/747/2009	24/06/2009	MONIKA W/O RAKESH BHANSALI & D/O MAHENDRAKUMAR,	MR NAVIN N CHAUHAN,MR P P MAJMUDAR	RAKESH SEVANTILAL BHANSALI,VIJAY PRAJAPATI	
25895	FA/748/2009	01/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VASANTABEN AJITBHAI VASAVA,ZAVARIBEN BHAGUBHAI VASAVA,SAVITABEN BHAGUBHAI VASAVA,SAROJBEN BHAGUBHAI VASAVA,NANUBHAI BABUBHAI VASAVA	MR MM SAIYED,MR KASHYAP R JOSHI
25896	FA/749/2009	18/03/2016	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SAMATBHAI NARANBHAI AHIR,SAMATBHAI NARANBHAI CHAVDA,JAYANTIBHAI GIRDHARBHAI GOHIL,GIDHABHAI DAYABHAI GOHIL L.R.OF JAGDISHBHAI G GOHIL,KALUBEN GIDHABHAI GOHIL L.R.OF JAGDISHBHAI G GOHIL,BHUPATBHAI GIDHABHAI GOHIL L.R. OF JAGDISHBHAI G GOHIL	RULE NOT RECD BACK,RULE SERVED,MR ASHISH M DAGLI,MR GAUTAM H GADHAVI,MR YH MOTIRAMANI
25897	FA/750/2009	03/07/2009	MANJULABEN NATWARLAL PATEL,D/O.NARANDAS PITTAMBARDAS PATEL,,	MR IM PANDYA	SHANTABEN W/O.NARANDAS PITTAMBARDAS PATEL,,JAYPRAKASH @ JAGDISHBHAI NARANBHAI PATEL,JAYANTKUMAR NARANBHAI PATEL	NOTICE SERVED,RULE SERVED BY DS,(MR MAHENDRA K PATEL)
25898	FA/751/2009	10/03/2015	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	VANARAJSINH JORUBHA ZALA,JASHWANTSINH TAKHATSINH GOHEL,G S R T C THROUGH DIVISIONAL MANAGER,RAJENDRASINH PRATAPSINH JADEJA,MAVAJIBHAI NARASIBHAI VAISNAV	DELETED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
25899	FA/752/2009	03/03/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	ANITABEN WD/O DEVENDRA MANSUKHLAL VANIAWALA,HETAL DEVENDRA VANIAWALA,JENNY DEVENDRA VANIAWALA MINOR THROUGH,TARABEN @ VASANTABEN MANSUKHLAL VANIAWALA,MANSUKHLAL MOHANLAL VANIAWALA,BHAGWANBHAI NAMDEOBHAI PRAJAPATI,NARMADABEN RATILAL INTWALA	RULE SERVED,MR MTM HAKIM
25900	FA/753/2009	12/12/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	NARESHKUMAR SASHIKANT DHABUWALA,BHAGWANBHAI NAMDEOBHAI PRAJAPATI,NARMADABEN RATILAL INTWALA	RULE SERVED,MR MTM HAKIM
25901	FA/755/2009	15/10/2013	UNION OF INDIA SECRETARY,COMMANDING OFFICER	MS RV ACHARYA	KANCHANBEN RAJKUMAR BUTWANI MINOR THROUGH,MANISHKUMAR RAJKUMAR BUTWANI,SEEMABEN WD/O RAJKUMAR BALCHAND BUTWANI,MENABEN BALCHAND BUTWANI,BALCHAND BASHOMAL BUTWANI	(MR PARESH M DARJI)
25902	FA/766/2009	06/03/2009	AHMEDABAD MUNICIPAL TRANPORT SERVICE THROUGH,A M C	MR HS MUNSHAW	JINNATBIBI JUMMAKHAN,MALAJI CHHOTAJI SOLANKI,AYUBBHAI YUSUFBHAI SHAIKH,ORIENTAL INSRUANCE CO LTD	

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25903	FA/767/2009	27/02/2009	ABG KANDLA CONTAINER TERMINAL LIMITED,	MS PAURAMI B. SHETH	BOARD OF TRUSTEES THROUGH SECRETARY,AXIS BANK LTD THROUGH BRANCH MANAGER	MR DHAVAL D VYAS
25904	FA/768/2009	27/02/2009	CHIEF OFFICER,	MR DEEP D VYAS	DEVGAR HARCHANDGAR BAVAJI,	
25905	FA/770/2009	27/03/2009	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAMYANTIBEN MAHESHBHAI PRAJAPATI,JIGNESH MAHESHBHAI PRAJAPATI MINOR,BHAVIN MAHESHBHAI PRAJAPATI MINOR,BANIDA SHANKARDAAN GADHVI,RAVILAL ARJANBHAI MANAJI	
25906	FA/774/2009	08/12/2017	SAVITABEN WD/O SURESHBHAI @ SHAKRAJI NINAMA,HEMLATABEN SURESHBHAI NINAMA,JAGRUTIBEN SURESHBHAI NINAMA,SHILPABEN SURESHBHAI NINAMA,MINOR ASHISHBHAI SURESBHAI NINAMA THRO PETITIONER NO.1	MR R.K.MANSURI	PATEL JITENDRABHAI AMRUTBHAI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RATHIN P RAVAL
25907	FA/776/2009	02/03/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	GALBIBEN DOSAJIBHAI MANJIBHAI,SARDARBHAI DOSAJIBHAI PATEL,NAYNABEN DOSAJIBHAI PATEL,MANJULABEN DOSABHAI PATEL,RAJESH DOSAJIBHAI PATEL,KESHARBEN WD/O. MANJIBHAI BHAGWANBHAI,STATE TRANSPORT CORPORATION,DHULARAM CHELARAM SINDHI, MANWANI	,MR. S. M. GOHIL
25908	FA/777/2009	02/03/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	PARTHIBHAI DALUBHAI BHATROL,VIRABEN PARTHIBHAI BHATOL,DINESHBHAI PARTHIBHAI BHATOL,STATE TRANSPORT CORPORATION,DHULARAM CHELARAM SINDHI MANWANI	,MR. S. M. GOHIL
25909	FA/778/2009	02/03/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	PATEL AMBABEN WD/O DALJIBHAI PARTHIBHAI,PATEL ANUBEN DALJIBHAI,PATEL GALBABHAI DALJIBHAI,STATE TRASNPORT CORPORATION,DHULARAM CHELARAM SINDHI	,MR SS TRIVEDI
25910	FA/779/2009	02/03/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	RABARI BABUBEN WD/O RABARI REVABHAI ODHARBHAI,RABARI BHAGIBEN REVABHAI,RABARI CHETNABEN REABHAI,RABARI MALJIBHAI REVABHAI,RABARI BHAVNABEN REVABHAI,RABARI ASHABEN REVABHAI,STATE TRANSPORT CORPORATION,DHULARAM CHELARAM SINDHI, MANWANI	
25911	FA/780/2009	02/03/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	PATEL HATHIBHAI SAVABHAI,STATE TRANSPORT CORPORATION,RAMANLAL MOHANLAL SOLANKI,DHULARAM CHELARAM SINDHI,MANWANI	
25912	FA/783/2009	10/03/2015	VANRAJSINH JORUBHA ZALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	S T DRIVER OF BUS NO. GJ-18-U-4252,GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,RAJENDRASINH PRATAPSINH JADEJA,MAVJIBHAI NARASIBHAI VAISHNAV,NATIONAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED,MRS VASAVDATTA BHATT,MS MEGHA JANI
25913	FA/784/2009	03/05/2012	SITABEN MANIBHAI PATEL,	MR AMIT C NANAVATI	SOMABHAI HARIBHAI PATEL,NATIONAL INSURANCE COMPANY LTD	SERVED BY RPAD (R), (MR MAULIK J SHELAT)
25914	FA/787/2009	08/12/2017	MANGALIBEN WD/O. CHANDRASINH NARSINH BARIA,RAMESHBHAI CHANDRASINH BARIA	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	MUNAVAR AHMEDBHAI SHEIKH,ISHAK ABDUL RAHIM ANDHI,NATIONAL INSURANCE CO. LTD.,G.S.R.T.C.	RULE SERVED,MRS VASAVDATTA BHATT,MR SUNIL B PARIKH
25915	FA/788/2009	05/03/2019	INDIRABEN BANKIMCHANDRA RAVJIBHAI PATEL,KANTABEN RAVJIBHAI PATEL,RAVJIBHAI PRAGJIBHAI PATEL	MR MTM HAKIM	RANCHHODBHAI VITTHALBHAI CHAUHAN,VALLABHDAS CHANDULAL SHAH,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR R G DWIVEDI
25916	FA/789/2009	24/07/2018	G S R T C,	MR HS MUNSHAW	AMISHABEN @ AMIBEN KIRTIVADAN SHETH,AMARSINH JALAMSINH PARMAR	RULE SERVED,(MR NALIN K THAKKER)

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25917	FA/790/2009	15/02/2013	MALTIBEN RAMANBHAI PATEL,BINAL RAMANBHAI PATEL,HIMESHKUMAR RAMANBHAI PATEL	MR KK NAIR,MR MTM HAKIM	ASHOKBHAI J PATEL,SULEMAN ADAM PATEL SINCE DECD. THROUGH HEIRS,FATMABEN SULEMAN VOHRA PATEL,MUSIOABHAI SULEMAN VOHRA PATEL,YAKUBBHAI SULEMAN VOHRA PATEL,YUNUSBHAI SULEMAN VOHRA PATEL,ORIENTAL INSURANCE COMPANY LTD	,RULE SERVED,MR KK NAIR
25918	FA/793/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI SHAMALBHAI,	MR KM SHETH
25919	FA/794/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATSINHBHAI LAKHABHAI PATEL,	
25920	FA/795/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI BHIKHABHAI,	
25921	FA/796/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI GOPALBHAI,	
25922	FA/797/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI GALABBHAI PATEL,	
25923	FA/798/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHAMMAD MUSA MEMBER,	
25924	FA/799/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL CHHAGANLAL JOSHI,	
25925	FA/800/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL TRIBHOVANDAS,	
25926	FA/801/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI MOTIBHAI BHATT,	
25927	FA/802/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN GORDHANBHAI,	
25928	FA/803/2009	03/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI RAMDAS,	
25929	FA/804/2009	25/06/2009	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	AMBICA SCALE MFG.WORKS,	RULE SERVED BY DS
25930	FA/805/2009	02/03/2009	GSRTC,	MR MITUL K SHELAT	AMRUTBHAI CHANDUBHAI DAMOR,ISMAILKHAN HIMMATKHAN NAGORI	
25931	FA/806/2009	03/03/2009	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ASHABEN WD/O KANUBHAI HARIBHAI PATEL,HIRABEN HARIBHAI PATEL,HARIBHAI RAMJIBHAI PATEL,N C PATEL NARANDRABHAI CHATURBHAI PATEL	
25932	FA/807/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI BAKORBHAI,	
25933	FA/808/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL ZAVERBHAI,	
25934	FA/809/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANIBHAI RAIJIBHAI,LALITABEN WD/O. MANIBHAI	
25935	FA/810/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI TALJABHAI,	
25936	FA/811/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI AMBALAL PATEL,	
25937	FA/812/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI SHIVLAL,	
25938	FA/813/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI GOPALBHAI,	
25939	FA/814/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI SHIVLAL,	
25940	FA/815/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANGBHAI GULABBHAI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
25941	FA/816/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALWANTSINH VAJESINH,	
25942	FA/817/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI CHHOTABHAI,	
25943	FA/818/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATIBEN WD/O. RAISANGBHAI MATHURBHAI,	
25944	FA/819/2009	02/03/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJESANG MANSANG,	
25945	FA/820/2009	03/03/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SUMANDEVI WD/O BHUPENDRAKUMAR L.R.OF BHUPENDRAKUMAR K,ROHITKUMAR BHUPENDRAKUMAR L.R.OF BHUPENDRAKUMAR K,DIMPLEKUMARI BHUPENDRAKUMAR L.R.OF BHUPENDRAKUMAR K,SWAROOPDEVI KAPILDEVSINH L.R.OF BHUPENDRAKUMAR K,CHANDRAPRAKASH I SAINI	
25946	FA/821/2009	05/03/2009	EXECUTIVE ENGINEER DAKSHIN GUJARAT VIJ CO. LTD.,CHIEF ENGINEER DAKSHIN GUJARAT VIJ CO. LTD	MS RV ACHARYA	RUPABEN WD/O BABUBHAI KHALAPBHAI@VAGHABHAI HADPATIYA,	
25947	FA/822/2009	19/04/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KAILASBEN WD/O DECEASED MAHOTJI CHANDUJI THAKORE,MANISHA CHANDUJI THAKORE MINOR,TEJAL CHANDUJI THAKORE DAUGHTER DECEASED MAHOTJI C,SHARDABEN CHANDUJI THAKORE MOTHER OF DECEASED MAHOTJI,CHANDUJI RAMTUJI THAKORE FATHER OF DECEASED MAHOTJI C THAKOR,PATEL KIRITKUMAR AMBALAL,KARMANBHAI KARSHANBHAI RABARI,UNITED INSURANCE COMPANY LTD	RULE SERVED,(MR HASMUKH THAKKER),MR NIRAD D BUCH
25948	FA/825/2009	30/03/2009	ROYAL SUNDARAM ALLIANCE,	MR DAKSHESH MEHTA	SUMITA SHIVDHARISINGH RAJPUT,ARVINDSINGH SHIVDHARISINGH RAJPUT,ASHISH SHIVDHARISINGH RAJPUT,ROSHAN SHIVDHARISINGH RAJPUT,AVINASHBHAI BRIJNATH SHARMA,GHANCHI MUSALMAN BANDI HAJI ABDUL SALAM,ORIENTAL INSURANCE CO	
25949	FA/827/2009	16/11/2009	BAJUBAHEN RAIJIBHAI KARSANBHAI,SHANKARBHAI RAIJIBHAI GOHIL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25950	FA/828/2009	16/11/2009	YAKUBBHAI VALIBHAI BAGAS,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25951	FA/829/2009	16/11/2009	YAKUBBHAI ISABBHAI DADA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER (LAQ) OIL & NATURAL GAS COMMISSION,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
25952	FA/830/2009	21/02/2012	HASAN MUSA MANJOTHI,HANIFABEN HASAN MANJOTHI,RAMJAN HASAN MANJOTHI	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHIVJI RAMJI PANCHANI,NEW INDIA ASSURANCE CO LTD,SIDDIK RAMJU MANJOTHI	RULE SERVED,MR SHALIN N MEHTA
25953	FA/831/2009	10/05/2012	UMAR BUDHA SAMEJA,KULSUM UMAR SAMEJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	G S R T C THROUGH DIVISIONAL MANAGER,HUSEN UMAR SAMEJA,MAVJIBHAI GOVINDBHAI VARSANI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MS KIRAN D PANDEY
25954	FA/832/2009	21/02/2012	ALARAKHA SUMAR KUMBHAR,SARABAI ALARAKHA KUMBHAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHMAD HUSSAIN ALIMAMAD RAYMA,NEW INDIA ASSURANCE CO LTD	MS MEGHA JANI,MR ANIL H SONI
25955	FA/833/2009	02/03/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	CHANCHIBEN VIKRAMJI ZALA,GELOT NANDLAL KHETAJI,BALJITKOUR A CHABRA	RULE UNSERVED,(MR PARESH M DARJI)

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25956	FA/834/2009	01/03/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MANIBEN AMRAJI SOLANKI,VIHAJI AMRAJI SOLANKI,GELOT NANDLAL KHETAJI,BALJITKOUR A CHABRA	SERVED BY AFFIX. (R),RULE UNSERVED,(MR PARESH M DARJI)
25957	FA/835/2009	17/08/2009	MALJIBHAI MAHADEVBHAI DESAI,	(MR MAHENDRA K PATEL)	LAXMIBEN MALJIBHAI DESAI,	DS AFF.NOT FILED (N)
25958	FA/836/2009	09/08/2017	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	BHAYABHAI KANJIBHAI GOHIL,SURESHBHAI CHHGANLAL GOHIL	RULE SERVED,MR MB PARIKH
25959	FA/837/2009	13/03/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD THROUGH,	MR VIBHUTI NANAVATI	POONAMBHAI KESHAVBHAI VASAVA,KESHAVBHAI DEVJIBHAI VASAVA,YOGESHBHAI NAGJIBHAI PATEL,ANGESHSINH DOLATSINH RAJ,IFFCO TOKIO GEN INS. CO. LTD,RANJANBEN ANGESHSHINH RAJ	
25960	FA/838/2009	04/03/2009	UNITED INDIA INSURANCE COMPANY LTD THROUGH IT'S,	(MR MAULIK J SHELAT)	GUDDIDEVI RAGURAJSINH TOMAR,REKHAKUMARI R TOMAR MINOR,LAKHANSINH R TOMAR MINOR,VARSHA R TOMAR MINOR,SURAJSINH R TOMAR MINOR,LAXMI R TOMAR MINOR,DHIRAJI SARDARJI DABHI,MAHMADHANIF KADARBHAI BANGA,HARISHKUMAR CHANDUBHAI PATEL,JIVIBEN M PATEL,ORIENTAL INSURANCE COMPANY LTD THROUGH GENERAL MANAGER	
25961	FA/839/2009	29/03/2012	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	RATANBEN RAMJIBHAI VANKAR,NARSIBHAI LAVDHANBHAI VASAVA	RULE SERVED,SERVED BY RPAD (R)
25962	FA/840/2009	04/03/2009	TEJABHAI HARIBHAI DESAI,	MR ANIL S DAVE	KAPADIA NATVARLAL JAGABHAI,BABULAL PITAMBARDAS PATEL,VISHNUBHAI TEJABHAI RABARI,MAHESHBHAI TEJABHAI RAIKA,AMTHIBEN MOHANBHAI DESAI,CHARKATA KESARBHAI DEVABHAI,SHANTILAL AMTHARAM MODI,PURUSHOTTAMBHAI DOSABHAI PATEL,VINAYBHAI PURUSHOTTAM BHAVSAR,SARTANBHAI RAGHUJI THAKORE,SOMABHAI VALLABHARAI DARJI,BALDEVBHAI MOTIBHAI DESAI,CHARITY COMMISSIONER,ASSISTANT CHARITY COMMISSIONER	
25963	FA/841/2009	04/03/2009	TEJABHAI HARIBHAI DESAI,	MR ANIL S DAVE	KAPADIA NATVARLAL JAGABHAI,BABULAL PITAMBARDAS PATEL,VISHNUBHAI TEJABHAI RABARI,MAHESHBHAI TEJABHAI RAIKA,AMTHIBEN MOHANBHAI DESAI,CHARKATA KESARBHAI DEVABHAI,SHANTILAL AMTHARAM MODI,PURSHOTTAMBHAI DOSABHAI PATEL,VINAYBHAI PURUSHOTTAM BHAVSAR,SARTANBHAI RAGHUJI THAKORE,SOMABHAI VALLABHARAI DARJI,BALDEVBHAI MOTIBHAI DESAI,CHARITY COMMISSIONER,ASSISTANT CHARITY COMMISSIONER	
25964	FA/842/2009	04/03/2009	SHANTABEN ODHAVJI BAJANIA WD/O ODHAVJI KAHYANJI BAJANIA,	MR.HIREN M MODI	BHAVESHIJI KESHAJI SOLANKI,KIRTIJI KESHAJI SOLANKI,RELIANCE GENERAL INSURANCE CO LTD	
25965	FA/844/2009	04/03/2009	UNITED INDIA INSURANCE COMPANY LTD THROUGH IT'S,	(MR MAULIK J SHELAT)	JITENDRASINH KANUSINH PUJARA SINCE DECD. THROUGH HEIRS,KANUSINH NATHUSINH PUJARA,BUNABEN KANUSINH PUJARA,JITENDRASINH VIJAYSINH SISODIYA,DOLATSINH NARSINHBHAI SOBHAVAT	
25966	FA/845/2009	04/03/2009	UNITED INS CO. LTD,	MR VIBHUTI NANAVATI	BABUBHAI AMRABHAI CHAMAR,MAHENDRABHAI RATNABHAI PARMAR,KIRITKUMAR GALBABHAI PARMAR,NILAMBEN KIRITKUMAR PARMAR,DIVYANTKUMAR KIRITKUMAR PARMAR,UMESHKUMAR KIRITKUMAR MINOR	,MR JV JAPEE
25967	FA/846/2009	05/03/2009	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ARJAN JETHA PARMAR,MUKESHBHAI DUDABHAI PITHIA	
25968	FA/847/2009	04/03/2009	ORIENTAL INSURANCE COMPANY LTD THRO'IT'S AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	CHANDANSINH MANSINH RATHOD,RAMESHKUMAR DHARMABHAI PATEL	

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25969	FA/848/2009	27/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MS MEGHA JANI	SUMITA SHIVDHARISINGH RAJPUT,ARVINDSINGH SHIVDHARISINGH RAJPUT,ASHISH SHIVDHARISINGH RAJPUT,ROSHAN SHIVDHARISINGH RAJPUT MINOR THROUGH,AVINASHBHAI BRIJNATH SHARMA,GANCHI MUSALMAN BANDI HAJI ABDUL SALAM,ROYAL SUNDARAM ALINCE INSURANCE CO. LTD	
25970	FA/849/2009	06/03/2009	OIL & NATURAL GAS CORP.LTD.,	M/S TRIVEDI & GUPTA	MOTISING GOPALSINH THROUGH THE LRS,ZALA MANUSINH MOTISINH,SPECIAL LAQ OFFICER	
25971	FA/850/2009	06/03/2009	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	VASUDEV SHANABHAI TADAVI,PATEL VINODBHAI JOGIBHAI	
25972	FA/851/2009	06/03/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	NURBIBI ALLAABAX @ BABUBHAI SHAIKH,ALLAABAX @ BABUBHAI IBRAHIMBHAI SHAIKH,UDAYSING HARISING GAGRAI,VIJAY ENGINEERING ENTERPRISE,ISHRAT MANVARKHAN	
25973	FA/852/2009	08/08/2017	BAHADARSINH JIVAJI RATHOD,	MR R.K.MANSURI	GUJARAT ELECTRICITY BOARD,GRAM PANCHAYAT	SERVED BY AFFIX. (R),MR SP HASURKAR
25974	FA/856/2009	12/03/2009	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	BABUBHAI PRAGJIBHAI BRAHMAN,DHRAMENDRABHAI DEVJIBHAI MAKWANA (DALIT),PRAVINCHANDRA HARIRAMDAS,ROHITBHAI BHARMALBHAI	
25975	FA/858/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL SHIVRAM (SINCE DECE'D THRO'HEIRS & LRS,MANIBEN KESHAVLAL PATEL (SINCEDEC'D THOR' HEIRS & LRS),AMRUTBHAI KESHAVLAL (SON),DASHRATHBHAI KESHAVLAL (SON),USHABEN BHAGWANDAS RANCHHODBHAI,MAHENDRABHAI KESHAVLAL	
25976	FA/859/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLAD MAGANLAL,	
25977	FA/860/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI RAMDAS,	
25978	FA/861/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL CHELABHAI ISHVARBHAI SINCE DEC'D THRO'HEIRS & LRS),PATEL JOITABHAI REVABHAI,PATEL KANUBHAI BHAGWANBHAI,PATEL CHETANBHAI BHAGWANBHAI	
25979	FA/862/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL GANDABHAI ISHVARBHAI,	
25980	FA/863/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL PARSOTTAMBHAI CHATURBHAI(SINCE DEC'D THRO'HEIRS & LRS),PATEL MENABEN PARSOTTAMBHAI,PATEL KANTIBHAI PARSOTTAMBHAI,ANANDIBEN PARSOTTAMBHAI,RAMILABEN PARSOTTAMBHAI,PATEL GITABEN PARSOTTAMBHAI	
25981	FA/864/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KASHIRAM KHODABHAI,	MR BS PATEL,MRS RANJAN B PATEL
25982	FA/865/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MOHANLAL GANESHBHAI SINCE DECD. THRO' DIWALIBEN,	
25983	FA/866/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NARSINHBHAI JOITARAM,	
25984	FA/867/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL DAHYABHAI NARANBHAI,	
25985	FA/868/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL VITTHALBHAI BHAGAVANDAS,	
25986	FA/869/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL JOITARAM REVABHAI,	MR TEJAS P SATTA
25987	FA/870/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL SHANKARBHAI KHEMABHAI,	

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25988	FA/871/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NARANBHAI SHIVRAMBHAI,	
25989	FA/872/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL MAGANLAL,	
25990	FA/873/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM BECHARBHAI (SINCE DEC'D THRO'HEIRS & LRS),MOTIBEN AMBARAM,LAXMANBHAI AMBARAM,BABULAL AMBARAM,MAFATLAL AMBARAM,SHIVRAMBHAI AMBARAM,RAMANBHAI AMBARAM,CHAMPABEN AMBARAM,PATEL MOHANBHAI BECHARBHAI (SINCE DEC'D THRO' HEIRS &LRS),KANKUBEN MOHANLAL BECHARDAS PATEL (SINCE DECEASED),KANTIBHAI MOHANBHAI BECHARBHAI(SINCE DEC'D THRO'HEIRS & LRS),BHUDARBHAI MOHANBHAI,DAHIBEN MOHANBHAI,BABIBEN MOHANBHAI,JYANTIBHAI MOHANBHAI,ANANDIBEN MOHANBHAI,ARVINDBHAI MOHANBHAI,SITABEN KANTIBHAI,SANJAYKUMAR KANTILAL,PRAVINBHAI KANTIBHAI,HANSABEN KANTIBHAI,KOKILABEN KANTIBHAI	
25991	FA/874/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MOHANBHAI BECHARBHAI (SINCE DEC'D THRO'HEIRS & LRS),KANKUBEN MOHANLAL BECHARDAS PATEL (DECEASED,KANTIBHAI MOHANBHAI BECHARDAS (SINCE DEC'D THRO'HEIRS & LRS),BHUDARBHAI MOHANBHAI,DAHIBEN MOHANBHAI,BABIBEN MOHANBHAI,JYANTIBHAI MOHANBHAI,ANANDIBEN MOHANBHAI,ARVINDBHAI MOHANBHAI,SITABEN KANTIBHAI,SANJAYKUMAR KANTILAL,PRAVINBHAI KANTIBHAI,HANSABEN KANTIBHAI,KOKILABEN KANTIBHAI	
25992	FA/875/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL NAGARBHAI AMBARAM (SINCE DEC'D THRO'HEIRS & LRS),PATEL HIRABEN NAGARBHAI,PATEL WADILAL NAGARBHAI,PATEL KASHIRAMBHAI NAGARBHAI,PATEL KAMLESHBHAI NAGARBHAI,PATEL RAMESHBHAI NAGARBHAI	
25993	FA/876/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI SHANKARBHAI (SINCE DEC'D THRO'HEIRS & LRS),PATEL SHANTABEN MADHABHAI,PATEL RAMESHBHAI MADHABHAI,PATEL BHARATBHAI MADHABHAI,PATEL MUKESHBHAI MADHABHAI,PATEL NARESHBHAI MADHABHAI,PATEL SHARDABEN MADHABHAI	
25994	FA/877/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL MAGANBHAI SHIVRAM,PATEL BABA RANCHHOD,PATEL NARSINH RANCHHOD	
25995	FA/878/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	RAJPUT DALPATJI JETHAJI,RAJPUT NAVUJI JETHAJI,RAJPUT MULUJI JETHAJI	,MR BS PATEL,MRS RANJAN B PATEL
25996	FA/879/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL GANDABHAI JETHABHAI,RAJPUT AMBUJI JAWANJI	
25997	FA/880/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL SHIVRAM (SINCE DEC'D THRO'HEIRS & LRS),MANIBEN KESHAVLAL PATEL (SINCE DEC'D THRO'HEIRS &LRS),AMRUTBHAI KESHAVLAL (SON),DASHRATHBHAI KESHAVLAL (SON),USHABEN BHAGWANDAS RANCHHODBHAI,MAHENDRABHAI KESHAVLAL,AMRUTBHAI KESHAVLAL (SON),DASHRATHBHAI KESHAVLAL (SON),USHABEN (DAUGHTER),MAHENDRABHAI KESHAVLAL	
25998	FA/881/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	JOSHI MAFATLAL SINCE DECD. THRO' RAJUBHAI MAFATLAL,	
25999	FA/882/2009	18/03/2009	SPECIAL LAND ACQ. OFFICER,	GOVERNMENT PLEADER	RAJPUT LAXMAN PAHADJI,	MR BS PATEL,MRS RANJAN B PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26000	FA/883/2009	11/07/2017	JASWANTLAL KANTILAL SONI,	(MR PARESH M DARJI)	MUSTUFAKHAN JARIFKHAN PATHAN,G S R T C	RULE SERVED,MRS VASAVDATTA BHATT
26001	FA/884/2009	13/03/2009	LABHUBEN W/O MANUBHAI RANCHHODBHAI,RAJESHBHAI MANUBHAI RATHOD,DILIPBHAI MANUBHAI RATHOD,NIPULBHAI MANUBHAI RATHOD	MR ASHISH M DAGLI	AMADBHAI ISMAILBHAI GOGAD,NATIONAL INSURANCE CO.LTD	
26002	FA/887/2009	18/03/2009	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	MAHIPATSINH SHANKARSINH BARAD L.R.OF SHANKARSINH P BARAD,SHANKERSINH PADAMSINH BARAD,RESHMARAM BHABHUTAJI RANA	
26003	FA/889/2009	08/10/2013	ARJANKUMAR ACHALANAND JOSHI,	MR PRAKASH G PANDYA	AGRAJI HEDUJI SOLANKI,RAMESHKUMAR DHANJIBHAI PUNJARA,UNITED INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MS HINA DESAI
26004	FA/891/2009	19/02/2010	VIPULBHAI NATHUBHAI TADVI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK
26005	FA/892/2009	25/06/2009	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	A B TEXTILES,	RULE SERVED BY DS
26006	FA/893/2009	25/06/2009	AHMEDABAD MUNICIPAL CORPN.,	TANNA ASSOCIATES	AMBICA SCALE MFG.WORKS,	RULE SERVED BY DS
26007	FA/895/2009	13/03/2009	NEW INDIA ASSURANCE CO LTD,	MS MEGHA JANI	GITABA ARUNSINH RATHOD,NAYNA ARUNSINH RATHOD,KRUSHNAPAL ARUNSINH RATHOD MINOR,RAMUBHA PRATAPSINH RATHOD,BAJIRAJBA RAMUBHA RATHOD,NARENDRA RATANSINH SOMJIANI	,MR MA BUKHARI
26008	FA/896/2009	29/02/2012	CHAMPABEN NARANBHAI,	MR GM AMIN	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MS SHRUTI S PATHAK
26009	FA/898/2009	13/03/2009	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	JAYENDRA AMRUTLAL JOTEGIYA,JATIN JAISUKHLAL GONDALIYA	
26010	FA/899/2009	13/12/2010	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD,	MR AJAY R MEHTA	ASHOKKUMAR JAYANTILAL PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
26011	FA/900/2009	11/07/2014	BHIKHABHAI VECHANTBHAI BHIL/ DAMOR,	MR.HIREN M MODI	DIVISIONAL MANAGER,	RULE SERVED
26012	FA/901/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UPENDRALAL RANCHHODLAL DESAI,	MR TRILOK J PATEL
26013	FA/902/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI BHAILLALBHAI PATEL,	MR TRILOK J PATEL
26014	FA/903/2009	13/07/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DEC MANIBHAI BHAILALBHAI PATEL,HANSABEN MANIBHAI PATEL,NIRUBEN MANIBHAI PATEL,PRAFULLABEN MANIBHAI PATEL,SHOBHANABEN MANIBHAI PATEL,RAJENDRABHAI MANIBHAI PATEL,KUNDANBEN MANIBHAI PATEL,KALPANABEN MANIBHAI PATEL,BHARTIBEN MANIBHAI PATEL	MR TRILOK J PATEL
26015	FA/904/2009	31/07/2018	PREMILABEN GIRIRAJSINH GOHIL (WIDOW),RAMDEVSINH GIRIRAJSINH GOHIL (SON),ANJNABEN GIRIRAJSINH GOHIL (DAUGHTER),SAHDEVSINH GIRIRAJSINH GOHIL (SON)	(MR KANUBHAI I PATEL)	FAKARUDDIN ISMAILBHAI VORA,SHAMJIBHAI VELJIBHAI,M.V.K. PATEL & CO.,THE NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MS LILU K BHAYA,MS BENAZIR M HAKIM,MR MA SAIYAD
26016	FA/906/2009	19/03/2019	ARJUNBHAI SANABHAI SOLANKI,	(MR PARESH M DARJI)	VIPULBHAI DHIRUBHAI PATEL,ORIENTAL INSURANCE COMPANY	RULE SERVED,MS KARUNA V RAHEVAR
26017	FA/910/2009	25/07/2011	GROUP GENERAL MANAGER,	MARSHALL & ASSOCIATES	GOVABHAI JETHABHAI RABARI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)

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26018	FA/912/2009	07/03/2017	FAUJIA W/O IMRAN YAKUB KALU,YAKUB IBRAHIM KALU,ZOHARA YAKUB KALU	MR MA KHARADI	SUMANBHAI TEJABHAI VARVI,ROZE NURSARY (OWNER),ORIENTAL INSURANCE CO.	RULE SERVED,MR KASHYAP R JOSHI
26019	FA/913/2009	07/03/2017	FULABHAI CHANDUBHAI CHAUHAN,	MR MA KHARADI	LALABHAI UDABHAI RATHOD,NARENDRAKUMAR KESHAVLAL SUTHAR @ CINEMAWALA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA
26020	FA/915/2009	07/07/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR MG NAGARKAR	ASHA SCREEN PRINTERS,	RULE SERVED BY DS
26021	FA/923/2009	17/03/2009	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	KALIYABHAI SAVSINGBHAI PARMAR,MINOR CHUNILAL KAILYABHAI PARMAR,MINOR RAJIBEN KAILYABHAI PARMAR,MUKESHBHAI FULABHAI PATEL,VISHNUBHAI M PATEL	,MR GAJENDRA P BAGHEL
26022	FA/924/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RATANSINH SOMABHAI KHANT,	MR VIJAY N RAVAL
26023	FA/925/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SUFRABHAI NATHUBHAI THRO' HEIRS,SHARDABEN D/O SUFRABHAI,SAVITABEN D/O SUFRABHAI,NARVATBHAI SUFRABHAI,ARATSINH SUFRABHAI,KALIBEN SUFRABHAI,KALUBHAI SUFRABHAI,KOKILABEN SUFRABHAI,GANRATSINH SUFRABHAI	
26024	FA/926/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SUFRABHAI NATHUBHAI THRO' HEIRS,ARATSINH SUFRABHAI	
26025	FA/927/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	NARVATSINH SOMABHAI,	
26026	FA/928/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	HATHISING SHIVABHAI,	
26027	FA/929/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	CHIMANSINH HATHISINH,	
26028	FA/930/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	NARVATSINH SUFRABHAI,	
26029	FA/931/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RANCHHODBHAI LIMJIBHAI,	
26030	FA/932/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RAILABHAI NANABHAI,	
26031	FA/933/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SHATABEN DHULABHAI DECD. THRO' HEIRS,DHIRABHAI DAYSING,VIRABHAI DAYSING,CHANDUBHIA DAYSING,SHARDABEN DAYSING,KANCHANBHAI DAYSING,BALUBEN DHULABHAI	
26032	FA/934/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	GULABSING MANABHAI,	
26033	FA/935/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	ABHESINH HATHISINH,	
26034	FA/936/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SHANABHAI HATHISING,	
26035	FA/937/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	KALUSING HATHISING SINCE DECD. THRO' HEIRS,HATHISINGH SHIVABHAI,ABHESINH HATHISINH,CHIMAN HATHISINH,DOLIBEN SHANABHAI	
26036	FA/938/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	KAPURIBEN SOMABHAI,	
26037	FA/939/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MANIBEN BHAVANSING SINCE DECD' THRO HEIRS,KANTABEN BHAVANSING	
26038	FA/940/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MAHENDRASINGH BHAVANSING,	

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26039	FA/941/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	BHADHARSING CHHITABHAI SINCE DECD. THRO' HEIRS,DHANABHAI BADHARBHAI,MATHURBHAI BADHARBHAI,HIMMATBHAI BADHARBHAI,SAVITABEN BADHARBHAI	
26040	FA/942/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	ARJUNSINH BHAVANSINH,	
26041	FA/943/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MANSINGHBHAI MULABHAI,	
26042	FA/944/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	BHARATSINH KESHARBHAI,MOHANSING KESHARBHAI	
26043	FA/945/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	GAMIRBHAI NANABHAI,	
26044	FA/946/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MAGANBHAI MULABHAI,	
26045	FA/947/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SHANABHAI NANABHAI,	
26046	FA/948/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	DALUBHAI MULABHAI,	
26047	FA/949/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	GULABSINH CHANDUBHAI,	
26048	FA/950/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MAGANBHAI SARMABHAI,	
26049	FA/951/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MANGLABHAI BHAIJIBHAI SINCE DECD. THRO' HEIRS,KAMLABEN GOPALBHAI,RAMESHBHAI GOPALBHAI,MINOR MADHUBEN GOPALBHAI,MINOR KAMLABEN GOPALBHAI,MINOR SUREKHABEN GOPALBHAI	
26050	FA/952/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	ANDERSING RAISINGBHAI SINCE DECD THRO' HEIRS,RANJITSING ANDERSING,PRABHATSINH ANDERSINH,KAPURIBEN ANDERSINH	
26051	FA/953/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RANGIT MANIYA,RAMILABEN MANIYA	
26052	FA/954/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	PARVATBHAI BHAIJIBHAI,	
26053	FA/955/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	MOHANBHAI VAGHABHAI,	
26054	FA/956/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	BHURABHAI SAVKUN,	
26055	FA/957/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SARTANBHAI SONABHAI,	
26056	FA/958/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RAMANBHAI CHHATRABHAI,	
26057	FA/959/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	SOMABHAI CHHATRABHAI HIS RESPRESENTATIVE AS HEIRS,REVABEN SOMABHAI,KASNABEN SOMABHAI	
26058	FA/960/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	CHANDUBHAI BHAILALBHAI,	
26059	FA/961/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	VAGHABHAI BHODUBHAI,	
26060	FA/962/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	PRATAPSING RANCHHODBHAI,	
26061	FA/963/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RATANSINH SOMABHAI KHANT,	

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26062	FA/964/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	BHAVSINH SHIVABHAI HIS RESPRESENTATIVE AS HEIRS,MOTIBEN BHAVSINH,MAHENDRABHAI BHAVSINH	
26063	FA/965/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	KESHARBHAI NATHUBHAI,	
26064	FA/966/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	RATANSINH SOMABHAI KHANT,	
26065	FA/967/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	DHULABHAI MANSINGBHAI HIS REPRESENTATIVE AS HEIRS,SHANTABEN DHULABHAI,BALUBEN DHULABHAI,MANIBEN DHULABHAI,CHAMPABEN DHULABHAI	
26066	FA/968/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	CHAMPABEN DHULABHAI,	
26067	FA/969/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	BALVANTBHAI CHHATRABHAI,	
26068	FA/970/2009	17/03/2009	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	BHEMABHAI MULABHAI,	
26069	FA/971/2009	17/03/2009	AHEMDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	DHARMENDRA HIMMATRAV PATIL,SUSHMA HIMMATRAV PATIL,PRATIMA HIMMATRAV PATIL,JALARAM BHALABHAI DODIYA	
26070	FA/972/2009	21/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	GANGABEN GOBARBHAI ZINZHALA,GOBARBHAI MULJIBHAI ZINZHALA,MAJORSING RATANSINH,ORIENTAL INSURANCE CO LTD,JAGDISHBHAI B ZINZHALA	SERVED BY RPAD (N),RULE SERVED,(MR ASHISH D OZA),MR RITURAJ M MEENA,MR BHUNESH C RUPERA
26071	FA/974/2009	17/03/2009	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD.,	MS LILU K BHAYA	VAGHARI NARANBHAI RAISANGBHAI,THAKORE HAJURJI AMARAJI	
26072	FA/976/2009	25/04/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	KAMLESHBHAI ISHWARBHAI PARMAR,SMITABEN ISHWARBHAI PARMAR,AMITBHAI ISHWARBHAI PARMAR MINOR THROUGH,KALICHARAN SURESHBHAI DHOBI,PRAVINCHANDRA UMEDRAO RESHAMWALA,PRAKASH RAMESHBHAI PARMAR,AMBALAL KALYANBHAI PARMAR	,MR CT JAGLAWALA
26073	FA/977/2009	18/03/2009	BHUPATSINH JASUBHAI JADAV THROUGH HEIRS,KRISHNABA BHUPATSINH JADAV,SUKHIBEN BHUPUTSINH JADAV,BHAVANISINH BHUPATSINH JADAV,PRITHVIRAJSINH BHUPATSINH JADAV,YUVRAJSINH BHUPATSINH JADAV	MR SATYEN B RAWAL	DHANUBHA JASUBHA JADAV,SATUBA JASUBHA JADAV C/O VAJABHAI HARIBHAI KHER,SHANTIBA JASUBHA JADAV C/O KANUBHAI MASRUBHAI PARMAR,MINABA JASUBHA JADAV C/O PARMAR P NARSANGBHAI,JAYBA NANUBHA JADAV,BHIKHABHAI NANUBHAI JADAV,SHANTIBEN NANUBHAI JADAV C/O KHUMANSANGBHAI K RATHOD	
26074	FA/978/2009	08/08/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	PRAKASHBHAI RAMESHBHAI PARMAR,KAILASHBEN RAMESHBHAI PARMAR,NAINABEN RAMESHBHAI PARMAR,CHETNABEN RAMESHBHAI PARMAR MINOR THROUGH,RENUKABEN RAMESHBHAI PARMAR MINOR THROUGH,KALICHARAN SURESHBHAI DHOBI,PRAVINCHANDRA UMEDRAO RESHAMWALA,AMBALAL KALYANBHAI PARMAR	,MR CT JAGLAWALA
26075	FA/979/2009	17/03/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	PARULBEN KISHORBHAI SHETH,PUNMARAM DUNGARAM CHAUDHARY,LUNKARAN MANEKMAL BOTHRA,UNITED INDIA INSURANCE CO LTD,JAYENDRAKUMAR RAJNIKANT KAYASI,TEJ BHARTI S/O SHRI UMEDBHARTI	
26076	FA/980/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISMAIL MOHAMMAD,	
26077	FA/981/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAB KARIA,	

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26078	FA/982/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AHMAD ASMAL,	
26079	FA/983/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHAMMAD BAGAS,	
26080	FA/984/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD IBRAHIM ISAP,	
26081	FA/985/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARIFABEN IBRAHIM ISAP,	
26082	FA/986/2009	20/03/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF MOHAMMAD YUSUF MASTER,SALIM YUSUF MOHAMMAD,AMINABEN YUSUF MOHAMMAD	
26083	FA/987/2009	08/05/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	REKHABEN BHARATKUMAR NANALAL THAKKAR,PARTH BHARATKUMAR THAKKAR,SNEHABEN BHARATKUMAR THAKKAR,GAURIBEN NANALAL THAKKAR,MALEKBHAI JAFARBHAI SAIYED,SHREE HANIFBHAI ALLUBHAI JUNEJA	RULE SERVED,MR YN RAVANI,MS.RENU R.SINGH,MS AMRITA AJMERA
26084	FA/988/2009	19/12/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHATSINH VIRSINH,CHANCHIBEN WD/O MANSUKH DALA	MR VIJAY N RAVAL
26085	FA/989/2009	19/12/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALIBEN D/O BHAIJI MANA,	MR VIJAY N RAVAL
26086	FA/990/2009	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAYBABHAI KALUBHAI,	MR VIJAY N RAVAL
26087	FA/991/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIRABHAI PUJABHAI & OTHERS,	MR PM DAVE,MR VIJAY N RAVAL,MR ASIT B JOSHI
26088	FA/992/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SABURBHAI LAHERBHAI,BAPUBHAI LAHERABHAI,JESINGBHAI LAHERABHAI	,MR VIJAY N RAVAL
26089	FA/993/2009	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ROOPSINH JUVRABHAI DECEASED THRO LEGAL HEIRS,KALSING ROOPSINH,NATHABHAI ROOPSINH	,MR VIJAY N RAVAL
26090	FA/994/2009	19/12/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHEMABHAI GAMJIBHAI & OTHERS,	MR VIJAY N RAVAL,MR ASIT B JOSHI,(MR RAJESH M KALOTRA)
26091	FA/995/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GAJIBEN WD/O LALABHAI BHEMA,NARSING SOMABHAI,HARISING SOMABHAI,MAKANSING SOMABHAI,MOHANBHAI JOBNABHAI	MR VIJAY N RAVAL
26092	FA/996/2009	19/12/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATHABHAI ROOPSINGBHAI,	MR VIJAY N RAVAL
26093	FA/997/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHAMMAD ISMAIL,SHAKINABEN WD/O YUSUF ISMAIL	MR VIJAY N RAVAL
26094	FA/998/2009	15/12/2015	HASMUKHBHAI KUBERBHAI ROHIT,	MR MTM HAKIM	VITTHALBHAI SOMABHAI RAVAL,BHUPENDRABHAI KAMLASHANKAR BHATT,THE NEW INDIA INSURANCE COL LTD.	,MR PALAK H THAKKAR,MS.J K.MEHTA
26095	FA/1001/2009	18/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MS MEGHA JANI	GIRDHARLAL RAMJIBHAI,MANOJBHAI ARJANBHAI PATEL,KASAM JIVABHAI MALEK,DEVAT SAVDAS KANDORIA,LALITKUMAR MOHANLAL,NATIONAL INSURANCE COMPANY LTD	
26096	FA/1002/2009	18/03/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	YUSUF ALLARAKHA SAMA,MOBHI HASAMBHAI UMARBHAI,BHAGUBHAI VAJUBHAI BHATI,YUSUFBHAI HASAMBHAI GOVALSARI,ABBAS ADAMBHAI GOVALSARI	
26097	FA/1003/2009	18/03/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS MEGHA JANI	HAJRABEN FAKIRA OSMANBHAI,MOBHI HASAMBHAI UMARBHAI,BHAGUBHAI VAJUBHAI BHATI,YUSUFBHAI HASAMBHAI GOVALSARI,ABBAS ADAMBHAI GOVALSARI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26098	FA/1004/2009	18/03/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ISHWARBHAI FATESINH GOHIL,MADHUBEN SHAILESHBHAI SOLANKI	
26099	FA/1005/2009	18/03/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ISHWARBHAI FATESINH GOHIL,SHANTABEN LAKSHMANBHAI JADAV	
26100	FA/1006/2009	15/03/2019	HINABEN D/O PRAVINKUMAR DANAJI NAGAR,	(MR PARESH M DARJI)	BHAGVANDAS AMBALAL VALAND,G S R T C	RULE SERVED,MR RITURAJ M MEENA
26101	FA/1007/2009	27/11/2013	URMILABEN HASMUKHBHAI PATEL,HEMANTBHAI HASMUKHBHAI PATEL,DIPMALA HASMUKHBHAI PATEL,HITESHBHAI HASMUKHBHAI PATEL	MR AMIT V THAKKAR	G S R T C,	MRS FALGUNI D PATEL
26102	FA/1008/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD THROUGH,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26103	FA/1009/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NURBIBI UMAR BHIKHU,SABINABIBI UMAR BHIKHU,BAI BIBI UMA BHIKHU	
26104	FA/1010/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN MOHMAD UMARJI,	
26105	FA/1011/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	YAKUB VALU ISMAIL,	
26106	FA/1012/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	ABDUL MOHMAD ASMAL POA OF AHEMAD YUSUF ASMAL,	
26107	FA/1013/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	SAIYAD VALIMIYA DINUMIYA,	
26108	FA/1014/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	ALIBHAI HAJI AHMAD MUSA,	
26109	FA/1015/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP ADAM,	
26110	FA/1016/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ALI MUSA THROUGH HEIRS,JAKIRHUSEN IBRAHIM ALI,ABDUL AZINI ALI MUSA THROUGH HEIRS,BAI JOHATABIBI ABDUL AZINI ALI MUSA	
26111	FA/1017/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	AHMAD ASMAL MOHAMD DADA,ISA MOHMAD DADA	
26112	FA/1018/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	SULEMAN HAJI AHMAD,	
26113	FA/1019/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	AIYUB YUSUF IBRAHIM,	
26114	FA/1020/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ISE UMAR,	
26115	FA/1021/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	HANIFBHAI HASANBHAI JAUDDIN,	
26116	FA/1022/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	ISAP MOHMAD MUSA,	
26117	FA/1023/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	PIR SAHEB MOTAJI,	
26118	FA/1024/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUITVE ENGINEER	GOVERNMENT PLEADER	ALI ASMAL UMAR,	
26119	FA/1025/2009	23/03/2009	POPATBHAI PUNJARAM PATEL,	(MR PARESH M DARJI)	ASRAFHUSAIN IQBALHUSAIN,JIVANBHAI M PATEL,UNITED INDIA INSURANCE COMPANY	,MR VIBHUTI NANAVATI
26120	FA/1026/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD YUSUF ASMAL,VAL YUSUF ASMAL,IQBAL YUSUF ASMAL,SHADIK YUSUF ASMAL,ADBUL AHMAD ASMAL POA OF BIBI YUSUF ASMAL	
26121	FA/1027/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD ISE AHMAD,	

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26122	FA/1028/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AISHABEN DAUD SULEMAN,	
26123	FA/1029/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ISE UMAR,	
26124	FA/1030/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HASAN SULEMAN,AHMAD SULEMAN HASAN,YAKUB SULEMAN,ISMAIL SULEMAN,ABDUL SULEMAN,MUSA SULEMAN	
26125	FA/1031/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL MOHMAD ASMAL,	
26126	FA/1032/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD AKU MUSE,	
26127	FA/1033/2009	20/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM ALI HAJI,	
26128	FA/1034/2009	18/03/2009	NEWL INDIA INSURANCE CO. LTD,	MR NAGESH C SOOD	HIRALAL RAMJIBHAI DODIA,DRIVER DELETED AS PER EXHIBIT 41,R P ENTERPRISE THRO' PRABHUDAS KARSANDAS,ORIENTAL INSURANCE CO. LTD,SHAMJI VALJI & CO	
26129	FA/1036/2009	04/01/2016	NARENDRASINGH M SHEKHAWAT,MAHABIRSINGH BACHCHANSINGH SHEKHAWAT,OUMKANWARBEN MAHABIRSINGH SHEKHAWAT,MINTUKANWAR NARENDRASINGH SHE KHAWAT WIDOW,MINOR NIRANJANSINGH NARENDRASINGH SHEKHAWAT THRO MINTUKANWAR	MR RC KAKKAD	GANGARAM GOVINDBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,MR SP MAJMUDAR,MS VIRAJ S FOZDAR,MR P P MAJMUDAR
26130	FA/1037/2009	12/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BAKAJI JIVAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26131	FA/1038/2009	15/01/2016	AMARAJI SOMAJI THAKOR SINCE DECD. THROUGH HEIRS,SUSHILABEN AMARAJI SOMAJI THAKOR,ASHABEN AMARAJI SOMAJI THAKOR,GAYATRIBEN AMARAJI THAKOR,VIJAYKUMAR AMARAJI THAKOR,SARLABEN @ TINIBEN AMARAJI THAKOR THROUGH	MR HARSHAD K PATEL	KANAIYALAL P PANCHOLI,ORIENTAL INSURANCE COMPANY	MR KAUSHAL D PANDYA,MR KRUNAL D PANDYA,MS KARUNA V RAHEVAR
26132	FA/1042/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	SULEMAN AHMED,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26133	FA/1043/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	BAI HAFEZA IBRAHIM VAIDYA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26134	FA/1044/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	AHMAD IBRAHIM VALIYA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26135	FA/1045/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	ADAAM ISHAJI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26136	FA/1046/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	AHMADSHA KALUSHA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26137	FA/1047/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	SULEMAN HASANJI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26138	FA/1048/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	HAJI ISA HAJI MUSA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	

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26139	FA/1049/2009	20/03/2009	EXECUTIVE ENGINEER,	MS SEJAL K MANDAVIA	SULEMAN ADAM BAVA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY	
26140	FA/1050/2009	20/03/2009	NEW INDIA ASSURANCE COMPANY LTD RAJKOT,	MR VIBHUTI NANAVATI	GOVINDBHAI SHAMJIBHAI BHUVA,SATISHBHAI KURJIBHAI DECEASED THROUGH PARENTS AND HEIRS,KURJIBHAI DEVABHAI SOLANKI,RAMABEN KURJIBHAI SOLANKI	
26141	FA/1051/2009	24/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	MURTUJAALI ABDULRAJJAK UREJI,	RULE SERVED
26142	FA/1052/2009	17/10/2016	DIPCHANDJI BAFNA,KEVALCHAND MALU	MR MI MERCHANT	SHERMALJI TAGAMAL MALU,SHANTIBHAI MANEKLAL SANCHETI,VANSHRAJ R BHANSHALI,SHANTILAL MISHRIMAL SAJED,KUMARPAL CHANDULAL SHAH,BABUBHAI BUDHMALJI KANTED,BHARATBHAI KANTILAL KOTHARI,CHAMPALAL VANSHLALJI MANDOVARA,RATANLALJI VEPARILAL JAIN,DHARAMCHAND FULCHAND GOLECHCHHA,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,MR HR PRAJAPATI,MR ASHISH H SHAH
26143	FA/1053/2009	17/10/2016	DIPCHANDJI BAFNA,KEVALCHAND MALU	MR MI MERCHANT	SHERMALJI TAGAMAL MALU,SHANTIBHAI MANEKLAL SANCHETI,VANSHRAJ R BHANSHALI,SHANTILAL MISHRIMAL SAJED,KUMARPAL CHANDULAL SHAH,BABUBHAI BUDHMALJI KANTED,BHARATBHAI KANTILAL KOTHARI,CHAMPALAL VANSHLALJI MANDOVARA,RATANLALJI VEPARILAL JAIN,DHARAMCHAND FULCHAND GOLECHCHHA,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R),MR ASHISH H SHAH
26144	FA/1054/2009	17/10/2016	DIPCHANDJI BAFNA,KEVALCHAND MALU	MR MI MERCHANT	SHERMALJI TAGAMAL MALU,SHANTIBHAI MANEKLAL SANCHETI,VANSHRAJ R BHANSHALI,SHANTILAL MISHRIMAL SAJED,KUMARPAL CHANDULAL SHAH,BABUBHAI BUDHMALJI KANTED,BHARATBHAI KANTILAL KOTHARI,CHAMPALAL VANSHLALJI MANDOVARA,RATANLALJI VEPARILAL JAIN,DHARAMCHAND FULCHAND GOLECHCHHA,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R),MR ASHISH H SHAH
26145	FA/1055/2009	17/10/2016	DIPCHANDJI BAFNA,KEVALCHAND MALU	MR MI MERCHANT	SHERMALJI TAGAMAL MALU,SHANTIBHAI MANEKLAL SANCHETI,VANSHRAJ R BHANSHALI,SHANTILAL MISHRIMAL SAJED,KUMARPAL CHANDULAL SHAH,BABUBHAI BUDHMALJI KANTED,BHARATBHAI KANTILAL KOTHARI,CHAMPALAL VANSHLALJI MANDOVARA,RATANLALJI VEPARILAL JAIN,DHARAMCHAND FULCHAND GOLECHCHHA,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R),MR ASHISH H SHAH
26146	FA/1060/2009	08/05/2009	DIVISONAL CONTROLLERS,	MRS VASAVDATTA BHATT	RENUKABEN SURESHBHAI KESHAVLAL BAROT,KAUSHALKUMAR SURESHBHAI BAROT,BHUMIKABEN SURSHBHAI BAROT MINOR,NILESH SURESHBHAI BAROT MINOR,KAMLABEN KESHAVLAL BAROT,PRAHLADBHAI SHAMALBHAI CHAUDHARY	
26147	FA/1061/2009	20/03/2009	ROYAL SUNDARAM ALLIANCE INDURANCE COMPANY,	MR DAKSHESH MEHTA	KAUSHALYADEVI RAMKISHAN VED,VIRENDRAKUMAR RAMKISHAN VED,RAMKISHAN RAMSAHAY VED	
26148	FA/1063/2009	21/08/2013	ARCHNA KANTIBHAI ROHIDAS,	MR DN PANDYA	PATEL SAIEED ISMAIL BATAK,NEW INDIA INSURANCE CO. LTD.,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR,MR PALAK H THAKKAR
26149	FA/1064/2009	21/08/2013	KANTIBHAI JIVABHAI ROHIDAS,	MR DN PANDYA	PATEL SAIEED ISMAIL BATAK,NEW INDIA INSURANCE CO. LTD.,ORIENT INSURANCE CO. LTD.	RULE SERVED,MR KK NAIR,MR PALAK H THAKKAR
26150	FA/1065/2009	24/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANBHAI NARSINHDAS,PATEL JAYANTILAL TRIKAMBHAI,PATEL KANHAIYALAL HARGOVNDAS	,(MRS VD NANAVATI)
26151	FA/1066/2009	24/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ODH POPATBHAI VERSIBHAI,PATEL JAYANTILAL TRIKAMBHAI,PATEL KANYAIYALAL HARGOVANDAS	,(MRS VD NANAVATI)

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26152	FA/1067/2009	24/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL POPATBHAI RAMDAS,PATEL JAYANTILAL TRIKAMBHAI,PATEL KANYAIYALAL HARGOVANDAS	,(MRS VD NANAVATI)
26153	FA/1068/2009	05/10/2009	RIMPALBEN VIPULKUMAR CHANDRAKANT SHAH,	MR NK MAJMUDAR	KARAMSHI THAVER MAHESHWAR,HITEN LAXMIDAS PITRODA,NEW INDIA ASSURANCE CO,DAKSHABEN CHANDRAKANT SHAH	RULE NOT RECD BACK,RULE SERVED,MR SHASHIKANT S GADE
26154	FA/1069/2009	12/04/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KRUPA SHANKER RAM VERM DELETEDCOURT ORDER DTD.09-03-2012.,PAVITRABEN SATBIRSINH YADAV,SUNDARBHAI CHIMANBHAI VASAVA,ARUNBHAI S RANA,NEW INDIA ASSURANCE CO LTD,RAMKUMAR NARMADA BEHROLIYA,SUMITRADEVI RAMKUMAR BEHROLIYA	DELETED,SERVED BY RPAD (R),(MR HASMUKH THAKKER)
26155	FA/1071/2009	23/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	VEJABHAI GOVINDBHAI GHODA L.R.RANABHAI KHIMSURBHAI,NATHIBEN RANABHAI L.R.OF RANABHAI KHIMSURBHAI,RATILAL BHAVANBHAI KARAMTA	
26156	FA/1072/2009	23/03/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RASIDBHAI AHEMADBHAI SHAIKH,HIRABHAI GORDHANBHAI PATEL,PARSOTAMBHAI UMESHBHAI PATEL,NATIONAL INSURANCE COMPANY LTD,FATEHLAL BANSILAL SHAH,UNITED INDIA INSURANCE COMPANY LTD,MAHMADHUSEN RASIDBHAI SHAIKH	
26157	FA/1073/2009	23/03/2009	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	PARESHBHAI HARSHADBHAI BRAHMBHATT,THAKOR RAJESHBHAI CHANDUBHAI,NILESHBHAI BHAILALBHAI PATEL	
26158	FA/1074/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	BHALABHAI NATHABHAI MAKWANA,SHANTABEN BHALABHAI MAKWANA,DINESHBHAI SHAMJIBHAI PRAJAPATI	RULE SERVED
26159	FA/1075/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	HIRABEN SHANKARBHAI JADAV,RAMESHBHAI SHANKARBHAI JADAV,DINESHBHAI SHANKARBHAI JADAV,DINESHBHAI SHAMJIBHAI PRAJAPATI	RULE NOT RECD BACK,RULE SERVED
26160	FA/1076/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	MAFATBHAI KANJIBHAI RATHOD,CHANDABEN MAFATBHAI RATHOD,DINESHBHAI SHAMJIBHAI PRAJAPATI	RULE SERVED
26161	FA/1077/2009	26/07/2013	ABAD DYECHEM PRIVATE LTD THROUGH PARESHBHAI LALBHAI,	MR BHARAT JANI	UTTAR GUJARAT VIJ COMPANY LTD (ERSTWHILE GUJARAT VIDHYUT,CHIEF ENGINEER (DISTRIBUTION)	MR DIPAK R DAVE
26162	FA/1080/2009	20/03/2009	FARID SULEMAN GAJIA,SABBIR AHMED IBRAHIM GAJIA,NAZIR AHMED SULEMAN GAJIA,FATMA SULEMAN GAJIA,KHATIJA SULEMAN GAJIA	MR MM TIRMIZI	SULEMAN ALI HUSSEIN ANSARI,	
26163	FA/1082/2009	23/02/2012	IFFCO- TOKIO GEN. INS CO. LTD,	MR AJAY R MEHTA	SHANTABEN SURESHBHAI DHULABHAI GAMETI,BHARATIBEN SURESHBHAI GAMETI,JAGDISH SURESHBHAI GAMETI,SHAILESH SURESHBHAI GAMETI,RAJESHKUMAR SURESHKUMAR GAMETI MINOR THROUGH,SURESHBHAI DHULABHAI GAMETI	RULE SERVED,MR PRAVIN GONDALIYA
26164	FA/1083/2009	01/04/2009	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	ASKA PRADIPBHAI SHETH,HITESH KANUBHAI PATEL(DESAI),HIREN PRAMUKHBHAI PATEL (DESAI)	
26165	FA/1084/2009	25/03/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	GOMTIBEN GANESHBHAI CHATURBHAI VASAVA,HASINABEN GANESHBHAI VASAVA,NEHABEN GANESHBHAI VASAVA,CHATURBHAI RUPSINGBHAI VASAVA,SUMANBEN CHATURBHAI RUPSINGBHAI VASAVA,SHAILESHKUMAR CHHOTUBHAI PATEL,MADHUBEN RANJITSINH GHARIA,RANVIRSINH DOLATSINH VANSADIYA	
26166	FA/1085/2009	29/04/2009	G S R T C THROUGH DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	PAULBHAI @ MANIBHAI S VANKAR (MECWAN),DRIVER OF S.T. BUS NO. GJ-1-T-9871	
26167	FA/1086/2009	23/02/2012	IFFCO- TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	GITABEN WD/O HARJIBHAI LALJIBHAI PATEL,DAIRAT @ DASHRATH HARJIBHAI PATEL,MINOR THROUGH,LALJIBHAI BALVANTBHAI PATEL,SIVABEN LALJIBHAI PATEL,KALA BABUBHAI LALJIBHAI	RULE SERVED,MR. S. M. GOHIL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26168	FA/1088/2009	06/12/2013	TAKHATSINH CHANDUBHAI BARIYA,	MR MTM HAKIM	IBRAHIMBHAI DADUBHAI SHEIKH,ABDULSAMAD DAJIABDUL RAJAKHATRI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
26169	FA/1089/2009	01/05/2009	AMINABEN ISHAQBHAI GADH,	MR PREMAL S RACHH	FAROOQ JUSABHIA MAKODA,BABUBHAI DEVJIBHAI GAMI KOLI,NATIONAL INSURANCE CO. LTD.	
26170	FA/1090/2009	01/03/2016	USHABEN KIRITKUMAR SAKARCHAND SHAH,RINKUBEN KIRITKUMAR SHAH,KRUPABEN KIRITKUMAR SHAH,RUSHABHKUMAR KIRITKUMAR SHAH,SAKARCHANDBHAI PUNAMCHANDBHAI SHAH	MR YN RAVANI	MAHESHBHARTHI CHATURBHARTHI GAUSWAMI (MAHARAJA),SHANKARBHAI MAGANLAL PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS HINA DESAI
26171	FA/1092/2009	28/01/2014	SANJAYKUMAR JAYANTILAL MAKWANA,	MR.HIREN M MODI	MAMAD JUMA KUMBHAR,TAHIRALI @ CHHOTUBHAI KASAMALI KHOJA,NEW INDIA ASSURANCE CO LTD	MR CH VORA,MR GC MAZMUDAR,MR HG MAZMUDAR
26172	FA/1093/2009	21/02/2012	IFFCO- TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	MURIDKHAN MEGHRAJKHAN MALEK,VIRBAI MURIDKHAN MALEK,MAHENDRABHAI PREMJIBHAI PATEL	RULE SERVED,MR RAXIT J DHOLAKIA
26173	FA/1096/2009	04/01/2016	HASMUKHBHAI DAYABHAI JOSHI,	MR ASHISH M DAGLI	SURESH JIVABHAI MARU,ASHOK JIVABHAI MARU,ORIENTAL INSURANCE CO	RULE SERVED,MS KARUNA V RAHEVAR
26174	FA/1097/2009	19/01/2015	ASHWINKUMAR SHANTILAL SHAH,URMILABEN SHANTILAL SHAH,SAUMIL ASHWINKUMAR SHAH	MR MAHENDRA R SHAH	NEW INDIA INSURANCE CO.,KARANSING M.,MANSINGH ISHWARSING CHAUHAN,MAHENDRABHAI NATHALAL BRAHMBHATT	RULE UNSERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
26175	FA/1098/2009	15/07/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	KAILASHBEN KOYAJIBHAI TADVI,CHANDRAVADAN RAMANBHAI PATEL,HARIVADAN RAMANBHAI PATEL	RULE SERVED,(MR PARESH M DARJI)
26176	FA/1099/2009	30/03/2009	IFFCO-TOKIO GEN.INS. CO. LTD,	MR AJAY R MEHTA	GOVINDBHAI TAPUBHAI VARU,HASMUKHBHAI HIRAJIBHAI PATEL,MAHESHBHAI GOVINDBHAI VARU	
26177	FA/1103/2009	24/03/2009	PATEL MADHABHAI LALABHAI,PATEL KANKUBEN MADHABHAI,PATEL TEJALBEN AMRATBHAI,PATEL ANKIT AMRATBHAI	MR R.K.MANSURI	PATEL HASMUKHBHAI HARIBHAI,RELIANCE GENERAL INSURANCE	
26178	FA/1105/2009	04/04/2019	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH,	MR HS MUNSHAW	CHETANABEN WD/O HASMUKHBHAI PATEL,MALAV HASMUKHBHAI PATEL,JAYANTIBHAI KALIDAS PATEL,LILABEN JAYANTILAL PATEL,RAKESHBHAI CHATURBHAI PATEL	RULE SERVED,(MR PARESH M DARJI)
26179	FA/1106/2009	04/04/2019	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH,	MR HS MUNSHAW	PRAKASHBHAI RAMBHAI(@ RAMDAS) PATEL,RAMBHAI KALIDAS PATEL,MANJULABEN RAMBHAI PATEL,RAKESHBHAI CHATURBHAI PATEL	DELETED,RULE NOT RECD BACK,(MR PARESH M DARJI)
26180	FA/1108/2009	25/07/2011	GROUP GENERAL MANAGER,	MARSHALL & ASSOCIATES	LAXMANBHAI GANESHBHAI AS ADMINISTRATOR OF,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
26181	FA/1109/2009	25/07/2011	GROUP GENERAL MANAGER,	MARSHALL & ASSOCIATES	JAGMALBHAI GANESHBHAI RABARI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK
26182	FA/1110/2009	25/07/2011	GROUP GENERAL MANAGER,	MARSHALL & ASSOCIATES	GANESHBHAI JAIMALBHAI RABARI SINCE DECD.THROUGH HEIRS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
26183	FA/1111/2009	12/05/2009	G S R T C THROUGH DIVISIONAL CONTROLLER,	MS KIRAN D PANDEY	KALUBHAI BHARATBHAI DAMOR,PAYALBEN KALUBHAI DAMOR MINOR,RAJESHKUMAR KALUBHAI DAMOR MINOR,DILIPKUMAR KALUBHAI DAMOR MINOR	
26184	FA/1114/2009	03/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRUSTEES OF VAHALU MASJID HAFEJ HAJI ISA ISMAIL ADAM,	RULE SERVED
26185	FA/1115/2009	03/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASANMIYA ISANMIYA,	MR MM SAIYED
26186	FA/1116/2009	03/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BASIR MOHAMED DINUMIYA,	MR MM SAIYED

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26187	FA/1117/2009	03/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI LALLUBHAI,	UNSERVED EXPIRED (R)
26188	FA/1118/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMERJI VALI ASMAL,	MR KM SHETH
26189	FA/1119/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHMAD ISE,	MR KM SHETH
26190	FA/1120/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN IBRAHIM BAGAS,	MR KM SHETH
26191	FA/1121/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF VANTARSA MASJID,	MR KM SHETH
26192	FA/1122/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKSUD ADAM JET,	MR KM SHETH
26193	FA/1123/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ISE MUSA CHATI THROUGH HEIR ISMAIL AHMAD CHATI,	MR KM SHETH
26194	FA/1124/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI SHIVABHAI THROUGH HEIR,DHANJIBHAI SOMABHAI,FULABHAI DHANABHAI THROUGH HEIR,MANGALBHAI FULABHAI	,MR KM SHETH
26195	FA/1125/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POWER OF ATTORNEY GENERAL OF AHMAD VALI IBRAHIM CHATI,MUSA IBRAHIM CHATI	,MR KM SHETH
26196	FA/1126/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA IBRAHIM VALI,	MR KM SHETH
26197	FA/1127/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURIBEN AHMAD MUSA LAMBA,	MR KM SHETH
26198	FA/1128/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD MUSA ABHRAM KOTHI THROUGH HEIR,	MR KM SHETH
26199	FA/1129/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA HAJI SULEMAN,	MR KM SHETH
26200	FA/1130/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AAISHABEN WD/O MUSA IBRAHIM L.R.OF MUSA IBRAHIM SULEMAN,HANIF MUSA IBRAHIM POA OF YUSUFBHAI MUSABHAI,HANIFBHAI MUSABHAI L.R.OF MUSA IBRAHIM SULEMAN,ISMAILBHAI MUSABHAI L.R.OF MUSA IBRAHIM SULEMAN,ZUBEDABEN D/O MUSA IBRAHIM L.R.OF MUSA IBRAHIM SULEMAN,BIBIBEN D/O MUSA IBRAHIM L.R. OF MUSA IBRAHIM SULEMAN,MAHERUNBEN D/O MUSA IBRAHIM,HANIF MUSA IBRAHIM POA OF NURJAHABEN D/O MUSA IBRAHIM	
26201	FA/1131/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ABBAS SAIYED,	MR KM SHETH
26202	FA/1132/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI CHANDUBHAI,	
26203	FA/1133/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN JAYANTIBHAI,PARESHBHAI JAYANTIBHAI	
26204	FA/1134/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI BHAVANBHAI,NAGINBHAI BHAVANBHAI	
26205	FA/1135/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB SULEMAN HAJI AHMAD ADAM,	
26206	FA/1136/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI HAJI ADAM ISAP BHAGAT THRO' ELIYAS VALI HAJI ADAM,	
26207	FA/1137/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAP SULEMAN HAJI AHMAD,	
26208	FA/1138/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD SULEMAN VALI,	

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26209	FA/1139/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSTAK ISMAIL SULEMAN,	
26210	FA/1140/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISE SULEMAN ADAM,	
26211	FA/1141/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HAJI ADAM DADABHAI,	
26212	FA/1142/2009	25/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASULMIYA IBRAHIM THROUGH HEIR SHAKINABIBI WD/O RASULMIYA,MOHMADALI RASULMIYA,PAYARESAHAB RASULMIYA,MAHEBOOB IBRAHIM THROUGH HEIR,NASIMBANU WD/O MAHEBOOB IBRAHIM	
26213	FA/1146/2009	18/06/2009	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	(MR JR NANAVATI)	G.L.SHAH,	
26214	FA/1147/2009	27/04/2009	RASIKLAL POPATLAL DARJI H.U.F.,	MR NM KAPADIA	MOTILAL DOLATRAM MOHNANI HUF,JITENDRA MOTILAL MOHNANI,BHUMIR RASIKLAL DARJI	,MS NIYATI H SAMPAT
26215	FA/1150/2009	28/02/2011	BHAVANS INDUSTRIES THROUGH BHARATKUMAR G SHAH,	MR SHALIN N MEHTA	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
26216	FA/1151/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI HARIBHAI PATEL THROUGH HEIRS,VEJUBHAI SHANABHAI PATEL,NARENDRABHAI SHANABHAI PATEL,KAUSHIKBHAI SHANABHAI PATEL	,MR TRILOK J PATEL
26217	FA/1152/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASUBEN JAYANTIBHAI PATEL,	
26218	FA/1153/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRENDRA JETHABHAI PATEL,	
26219	FA/1154/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL NAROTTAMDAS PATEL THROUGH HEIRS,JYOTSANABEN AMBALAL PATEL,SUNILBHAI AMBALAL PATEL,NIMISHABEN AMBALAL PATEL	
26220	FA/1155/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI SOMABHAI PATEL THROUGH HEIRS,PUSHPABEN BHAILALBHAI PATEL,SMITABEN BHAILALBHAI PATEL,RASHMIKABEN BHAILALBHAI PATEL,UPENDRABHAI BHAILALBHAI PATEL,RAKESHBHAI BHAILALBHAI PATEL,KARSANBHAI HARIBHAI PATEL	
26221	FA/1156/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI HARIBHAI PATEL THROUGH HEIRS,KANTIBHAI CHHAGANBHAI PATEL,RAMANBHAI CHHAGANBHAI PATEL,CHIMANBHAI CHHAGANBHAI PATEL,SHARDABEN CHHAGANBHAI PATEL	
26222	FA/1157/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI SOMABHAI PATEL THROUGH HEIRS,PUSHPABEN BHAILALBHAI PATEL,SMITABEN BHAILALBHAI PATEL,RASHMIKABEN BHAILALBHAI PATEL,UPENDRABHAI BHAILALBHAI PATEL,RAKESHBHAI BHAILALBHAI PATEL	
26223	FA/1158/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI AMBALAL PATEL,	
26224	FA/1159/2009	27/03/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI KANTIBHAI PATEL,	
26225	FA/1161/2009	29/03/2019	MAHEMUNABIBI WD/O YAKUBBHAI MAHAMADSAHID KODIA,MAHMADSAHID ISMAIL HAJI KOLA	MR UM SHASTRI	KESHARISINH DALPATSINH CHAWDA,RAJNIKANT AMRUTLAL PATEL,AMBALAL SHANKARDAS PATEL,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),MR RA PATEL,MR DAKSHESH MEHTA

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26226	FA/1162/2009	24/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUSHALBHAI MADHAVBHAI SINCE DIED HIS HEIRS,NARMADABEN KHUSHALBHAI(WIDOW),JAYANTIBHAI KHUSHALBHAI(SON),JYOTIBEN VASANTBHAI(DAUGHTER),GHANSHYAMBHAI KHUSHALBHAI(S0N),DAXABEN GHANSHYAMBHEI (WIDOW),DIYEVESHKUMAR GHANSHYAMBHAI MINOR SON.,ROMABEN GHANSHYAMBHAI(MINOR DAUGHTER) DAXABEN GHANSHYAM	
26227	FA/1163/2009	24/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL RANCHHODBHAI,NATVARBHAI AMBALAL,NARANBHAI CHHOTABHAI SINCE DIED HIS HEIRS,JIVIBEN NARANBHAI(WIDOW),MAHESHBHAI NARANBHAI(S0N),SHARDABEN ARVINDBHAI PRAJAPATI,CHAMPAKBHAI NARANBHAI (S0N),LALITABEN MAHESHBHAI NAGJIBHAI(DAUG.),MANJULABEN NARANBHAI	
26228	FA/1164/2009	24/04/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESURBHAI AMBALAL SINCE DIED HIS HEIRS,MAHALAXMIBEN KESURBHAI,NATVARBHAI KESURBHAI(S0N0,ARVINDBHAI KESURBHAI(SON),INDRAVADAN KESURBHAI,JAGDISHBHAI KESURBHAI (S0N),JYOTSANABEN KESURBHAI(DAUGHTER	
26229	FA/1166/2009	14/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	RAMESHBHAI SHANKARBHAI YADAV,ZAVERBHAI MANILAL PATEL	
26230	FA/1167/2009	25/03/2009	ORIENTAL INSURANCE CO. LTD.,	MR VASANTS SHAH	KAMLESHBHAI BHIKHABHAI PATEL,SALIMBHAI YUSUFBHAI SHAIKH,AMRATBHAI BECHARBHAI PATEL	
26231	FA/1168/2009	25/03/2009	ORIENTAL INSURANCE CO. LTD.,	MR VASANTS SHAH	RAMANBHAI KALABHAI PARMAR,SALIMBHAI YUSUFBHAI SHAIKH,AMRATBHAI BECHARBHAI PATEL	
26232	FA/1169/2009	25/03/2009	ORIENTAL INSURANCE CO. LTD.,	MR VASANTS SHAH	RAJUSINGH DIPSING MAKWANA,SALIMBHAI YUSUFBHAI SHAIKH,AMRATBHAI BECHARBHAI PATEL	
26233	FA/1174/2009	06/07/2015	KESHUBEN KHODABHAI,JIVABHAI KHODABHAI,SAMJUBEN KHODABHAI,RAMABHAI KHODABHAI,SAMUBEN KHODABHAI,BHIKHABHAI KHODABHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER & REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
26234	FA/1175/2009	06/07/2015	DAJIBHAI BACHUBHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER & REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
26235	FA/1177/2009	01/04/2019	JAGDISHBHAI POPATLAL PARMAR,SHARMISHTHA JAGDISH PARMAR (WIFE),AVNI JAGDISH PARMAR (DAUGHTER),JAIMIN JAGDISH PARMAR (SON)	,MR HEMANT S SHAH	VYAPTI BUILDERS THRO'PROP. VIPULBHAI CHANDRAKANT BHAVSAR,HATHISING FATTESINH GOHIL,NEW INDIA ASSURANCE CO LTD	DELETED,MR AR MAJMUDAR,MR NK MAJMUDAR,MR VIBHUTI NANAVATI
26236	FA/1178/2009	15/12/2015	REHANABEN WD/O. SALIM ABDULRAHIM PATEL,MINOR ASHIQ SALIM PATEL THROUGH PETI. NO. 1,SAMIR ALTAF SALIM PATEL THROUGH PETI. NO. 1,MINOR IMRAN SALIM PATEL THROUGH PETI. NO. 1,MINOR IRFAN SALIM PATEL THROUGH PETI. NO. 1	MR MA KHARADI	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,THE ORIENTAL INSURANCE COMPANYLIMITED	GOVERNMENT PLEADER,MR RITURAJ M MEENA
26237	FA/1179/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,GANDABHAI VISABHAI RABARI	RULE SERVED,MR AV PRAJAPATI
26238	FA/1180/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	VAJESINGH BHUPATSINGH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
26239	FA/1181/2009	30/07/2015	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR TECHNICAL EDUCATION	GOVERNMENT PLEADER	PRAVINCHANDRA PRABHUDAS PATEL,SHARMISHTHABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL,MANIBEN PRABHUDAS MAGANLAL SINCE DECE. THRO. LEGAL HEIRS,JYOTSANABEN WIDOW OF PRAVINCHANDRA PRABHUDAS PATEL,DEVENDRA PRAVINCHANDRA PATEL,BHUMIKA PRAVINCHANDRA PATEL,SHARMISTABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26240	FA/1182/2009	30/07/2015	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR TECHNICAL EDUCATION	GOVERNMENT PLEADER	SENDHABHAI GOPALBHAI PATEL,ISHWARBHAI GOPALBHAI PATEL,NADHUBEN GOPALBHAI PATEL	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
26241	FA/1183/2009	30/07/2015	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR TECHNICAL EDUCATION	GOVERNMENT PLEADER	SHANTABEN MATHURBHAI MOHANBHAI,VIMLABEN MATHURBHAI MOHANBHAI	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
26242	FA/1184/2009	31/03/2009	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MS MEGHA JANI	THAKORE GAJIBEN JAVANJI,THAKORE MANISHKUMAR GOVINDJI,THAKORE ANJANABEN GOVINDJI,THAKORE MINABEN GOVINDJI MINOR THROUGH,THAKORE BHAVIKKUMAR GOVINDJI MINOR THROUGH,PRAJAPATI KESHABHAI BHULABHAI,MAHALAXMI ROAD LINES,NEW INDIA INSURANCE COMPANY LTD,THAKOR MANJIBHAI GUNAJI,THAKOR DASHRATHJI SOLAJI	
26243	FA/1187/2009	01/03/2012	ROSHANBIBI MEHBOOBMIYA SHAIKH,SIRAJMIYA MEHBOOBMIYA SHAIKH,IQBALMIYA MEHBOOBMIYA SHAIKH MINOR THROUGH PETR.NO.1	MR VA MANSURI	ABDULMIYA MOHEMMEDMIYA SINDHI,SAMIULLAHKHAN NAJIR AHMEDKHAN PATHAN,NATIONAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL SHARAD SHAH
26244	FA/1188/2009	08/04/2011	MER DHANIBEN WD/O DECD. MER MALDE VAGHA,MER LILUBEN MALDE,MER RAMBHIBEN MALDE	(MR AJ SHASTRI)	MER RUPIBEN VIRAM,MER RAJUBHAI VIRAM,MER BHIKHU VIRAM,MER RAM VIRAM,MER BHIMA RANMAL	RULE SERVED,MR KT DAVE
26245	FA/1190/2009	30/03/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KASAMBHAI IBRAHIMBHAI KALVAT,ISMAILBHAI HUSENBHAI KALVAT	,MR HASHIM QURESHI
26246	FA/1191/2009	08/03/2011	MANOJ INDRAMAL SHAH,	MR SANJAY A MEHTA	POOJA @ GUNVATI W/O MANOJ INDRAMAL SHAH,	HL PATEL ADVOCATES
26247	FA/1192/2009	27/03/2009	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PUNITBHAI RAMANLAL DABGAR,RAJESHKUMAR JAGJIWANDAS DABGAR,KANUBHAI JAGJIWANDAS DABGAR,BHARATBHAI HEMABHAI PANCHASARA,ARVINDBHAI PREMJIBHAI PANCHASARA,ORIENTAL INSURANCE CO LTD	
26248	FA/1195/2009	16/12/2015	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NISHABEN WD/O GOPALBHAI RAMPAL AGRAWAL,KHUSHI D/O GOPALBHAI RAMPAL AGRAWAL (MINOR) THROUGH,RAMPAL RAMSWARUP AGRAWAL,MEERABEN RAMPAL AGRAWAL,DEVINBHAI LALLUBHAI RATHOD,SHABBIR MOHAMMED JOMIYAT,SURESHBHAI ZAVERBHAI BHISHARA,NATIONAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
26249	FA/1197/2009	07/02/2014	AHMEDABAD MUNICIPAL CORP.,	MR MAULIN R RAVAL	JYOTI TEXTILE PVT. LTD,	MR KM PARIKH
26250	FA/1198/2009	30/03/2010	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,GUJARAT INDUSTRIAL DEVELOPMENT THROUGH	(MR MB GANDHI),MR CHINMAY M GANDHI	ORIENT AROMA CHEMICAL IND. P. LTD,	MR BK DAMANI
26251	FA/1200/2009	18/04/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	BABUBHAI PURSHOTTAMBHAI HARIJAN,PATEL ASHOKKUMAR KALIDAS	,MS RV ACHARYA
26252	FA/1201/2009	30/03/2009	UNITED INDIA INSURANCE COM LTD,	MR RAJNI H MEHTA	CHAMPABHAI KALUBHAI TAVIAD,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	
26253	FA/1202/2009	30/03/2009	UNITED INDIA INSURANCE CO LTD,	MR RAJNI H MEHTA	DHULABHAI GEBABHAI PARGI,JAGDISHBHAI MANGABHAI PANCHAL,CHUNIBHAI BABABHAI PATEL	
26254	FA/1203/2009	30/03/2009	UNITED INDIA INSURANCE COM LTD,	MR RAJNI H MEHTA	PREMABHAI VECHATBHAI PARGI,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	
26255	FA/1204/2009	30/03/2009	UNITED INDIA INSURANCE COM LTD,	MR RAJNI H MEHTA	CHAMPABHAI GEDALBHAI PARGI,JAGDISHBHAI MANGABHAI PANCHAL,CHUNILAL BABABHAI PATEL	
26256	FA/1205/2009	24/04/2009	MUKESHBHAI @ SUPADIABHAI RUPALABHAI VASAVA,VIJAY MUKESHBHAI VASAVA MINOR	MR KASHYAP R JOSHI	ROOPSING ABHESING VASAVA ER,SUNDERLAL NAGINLAL MODI,UNITED INDIA INSURANCE CO LTD	,MS HINA DESAI

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26257	FA/1207/2009	25/07/2011	GENERAL PROJECT MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,TUSHAR PRAVINBHAI PATEL	GOVERNMENT PLEADER,RULE UNSERVED
26258	FA/1208/2009	25/07/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHUPENDRA KANTIBHAI PATEL	GOVERNMENT PLEADER,RULE UNSERVED
26259	FA/1209/2009	25/07/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,RAMANBHAI MAGANBHAI PATEL	GOVERNMENT PLEADER,RULE UNSERVED
26260	FA/1210/2009	29/08/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHARATBHAI MANIBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED
26261	FA/1211/2009	29/08/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,RAMESHBHAI PURSHOTTAMBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED
26262	FA/1212/2009	29/08/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,ROHITBHAI MANIBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED
26263	FA/1213/2009	25/07/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,PRAVINKUMAR NATVARLAL DAVE	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
26264	FA/1214/2009	29/03/2012	LEGAL HEIRS AND DEPENDENTS OF DECD. RABARI VALIBEN MULUBHAI,RABARI MULUBHAI MAISURBHAI,RABARI PARMIBEN MULUBHAI	MS SANDHYA D NATANI	KANABHAI ARASHIBHAI,AMIRALI K. HIMANI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED
26265	FA/1216/2009	13/12/2013	NIRUBEN DIPAKBHAI PATHAK,BHAVIN DIPAKBHAI PATHAK,PAYAL DIPAKBHAI PATHAK	MR KASHYAP R JOSHI	BALWANT C BAROT,NEW INDIA ASSURANCE CO	RULE SERVED,MR SUNIL B PARIKH
26266	FA/1217/2009	26/06/2009	HARJIVANBHAI PREMJIBHAI VIDJA (SINCE DEC'D THRO'HEIRS & LRS),CHANCHIBEN WD/O DECEASED,JAYANTILAL S/O.DECEASED,KESAVJIBHAI S/O.DECEASED,BHARATBHAI S/O.DECEASED,MAHESHBHAI S/O.DECEASED,KASTURBEN D/O.DECEASED,PRABHABEN D/O.DECEASED,BHAGWATIBEN D/O.DECEASED,JASVANTIBEN D/O.DECEASED,JIVRAJBHAI PREMJIBHAI VIDJA (SINCE DEC'D THRO'HEIRS & LRS),MANIBEN WD/O.DECEASED,SAVITABEN D/O.DECEASED,DULEBHAJIBHAIS/O. DECEASED,HARILAL S/O.DECEASED,HASMUKHBHAI S/O.DECEASED	MR NV GANDHI	SPECIAL LAND ACQ OFFICER,EXECUTIVE OFFICER	
26267	FA/1218/2009	09/12/2013	SAIYAD JALALSA NOORSHA,SAIYAD SARIFAMA JALALSA	(MR MAULIK J SHELAT)	NIMABAL RAKHBHAJI DEVKATE,AASHISH TRANPORT COMPANY,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR SHASHIKANT S GADE
26268	FA/1219/2009	29/07/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI RANCHHODBHAI BARIYA,RAMESHBHAI RANCHHODBHAI BARIYA,BAKORBHAI MOHANBHAI BARIYA	RULE SERVED,MR.HIREN M MODI
26269	FA/1220/2009	29/07/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI RANCHHODBHAI BARIYA,RAMESHBHAI RANCHHODBHAI BARIYA,GHANSHYAMBHAI KULJIBHAI VASAVA	RULE SERVED,MR.HIREN M MODI
26270	FA/1221/2009	29/07/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI RANCHHODBHAI BARIYA,RAMESHBHAI RANCHHODBHAI BARIYA,PRAVINBHAI GOPALBHAI VASAVA	RULE SERVED,MR.HIREN M MODI
26271	FA/1224/2009	15/10/2013	KARSHANBHAI MITHABHAI ROHIT,	NOTICE SERVED	GEETABEN WD/O JATINBHAI ROHIT,DIVISIONAL DEPUTY DIRECTOR	GOVERNMENT PLEADER,MR ARPIT A KAPADIA

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26272	FA/1227/2009	31/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RAYJIBHAI KEVALBHAI VASAVA,KALIDAS AMBALAL THAKOR,MANSURI SIKANDARBHAI KALUBHAI,ORIENTAL INSURANCE COMPANY,KASHMIRASING DILIPSING,JASHBIRSING DIDARSING	
26273	FA/1230/2009	31/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	RINABEN CHANDRAKANT RATHWA,KALIDAS AMBALAL THAKOR,MANSURI SIKANDARBHAI KALUBHAI,ORIENTAL INSURANCE COMPANY,KASHMIRASING DILIPSING,JASHBIRSING DIDARSING	,MR MTM HAKIM
26274	FA/1231/2009	31/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	ARVINDBHAI AMBUBHAI BARIYA,KALIDAS AMBALAL THAKOR,MANSURI SIKANDARBHAI KALUBHAI,ORIENTAL INSURANCE COMPANY,KASHMIRASING DILIPSING,JASHBIRSING DIDARSING	
26275	FA/1232/2009	31/03/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	JASHIBEN NATVARBHAI CHUNARA,KALIDAS AMBALAL THAKOR,MANSURI SIKANDARBHAI KALUBHAI,ORIENTAL INSURANCE COMPANY,KASHMIRASING DILIPSING,JASHBIRSING DIDARSING	
26276	FA/1235/2009	24/11/2017	UNITED INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	NITABEN JAYESHBHAI VADALIA L.R.OF JAYESHBHAI MOHANBHAI,LALITABEN MOHANBHAI VADALIA L.R.OF JAYESHBHAI MOHANBHAI,MOHANBHAI BHURABHAI VADALIA L.R.OF JAYESHBHAI MOHANBHAI,CHANDRESH CHANDULAL ZALAVADIYA,HASMUKHLAL JAGGIVANBHAI ZALAVADIYA,ASHVINKUMAR VALBHHABHAI KALARIYA,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR DAKSHESH MEHTA,MR TUSHAR L SHETH
26277	FA/1236/2009	31/03/2009	ASHOKBHAI KALYANBHAI KORAT,	MR MB PARIKH	PARSHOTTAMBHAI KHODABHAI THROUGH HEIR,ORIENTAL INSURANCE CO LTD	
26278	FA/1237/2009	31/03/2009	MANUBHAI PUNABHAI KORAT,	MR MB PARIKH	PARSHOTTAMBHAI KHODABHAI THROUGH HEIR,ORIENTAL INSURANCE CO LTD	
26279	FA/1239/2009	31/03/2009	GOVINDBHAI MOHANBHAI SAVLIYA,	MR MB PARIKH	PARSHOTTAMBHAI KHODABHAI THROUGH HEIR,ORIENTAL INSURANCE CO LTD	
26280	FA/1240/2009	07/05/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	PAROO RUMAIBHAI PARMAR L.R.OF KILAN PAROO PARMAR,BACKBONE ENTERPRISE LTD	NOTICE SERVED
26281	FA/1242/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADEJA MAHIPATSINH BHAVUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
26282	FA/1243/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZALA BAHADURSINH RUPSINH DECEASED THRO LEGAL HEIRS,LAKHUBHA BAHADURSINH ZALA,KARANSINH BAHADURSINH ZALA	
26283	FA/1244/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI VITHTHALBHAI ABHUBHAI,	
26284	FA/1245/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAJUBHA HARBHAMJI ZALA,	
26285	FA/1246/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHABHAI KARAMSHIBHAI KOLI,JAYABEN KARAMSHIBHAI KOLI,JORABHAI KARAMSHIBHAI KOLI,ANDIBEN KARAMSHIBHAI KOLI	
26286	FA/1247/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI KANABHAI PUNABHAI,	
26287	FA/1248/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PANCHABHAI HIRABHAI DECEASED THRO LEGAL HEIRS,ZABUBEN PANCHABHAI KOLI,MANGALBHAI PANCHABHAI KOLI,BABUBHAI PANCHABHAI KOLI,LAKHMANBHAI PANCHABHAI KOLI,NARANBHAI PANCHABHAI KOLI	
26288	FA/1249/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KRUSHBABA BHAVANSINH ZALA,	

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26289	FA/1250/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PASHABHAI BHAGWANBHAI MAHALIYA KOLI,GORDHANBHAI NAGJIBHAI MAHALIYA KOLI	
26290	FA/1251/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH NANUBHA ZALA,	
26291	FA/1252/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI MOBATBHAI ABHUBHAI,	
26292	FA/1253/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIT VIKRAMSINH BHARATSINH ZALA,	
26293	FA/1254/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI DEVABHAI MAVJIBHAI DECEASED THRO LEGAL HEIR,JABUBEN DEVABHAI KOLI,SINDHABHAI DEVABHAI KOLI,PANCHABHAI DEVABHAI KOLI,BABABHAI DEVABHAI KOLI,THOBHANBHAI DEVABHAI KOLI	
26294	FA/1255/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI MAHADEVBHAI KOLI DECEASED THRO LEGAL HEIRS,NARANBHAI MAHADEVBHAI KOLI,GHOGHAJIBHAI MAHADEVBHAI KOLI,NAVAGHANBHAI GORDHANBHAI KOLI	
26295	FA/1256/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKANBHAI MAHADEVBHAI PATEL,	
26296	FA/1257/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI MOHANBHAI PATEL DECEASED THRO LEGAL HEIRS,SHIVABHAI DHANJIBHAI PATEL	
26297	FA/1258/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARBHUBHAI MOHANBHAI DECEASED THRO LEGAL HEIRS,NATHUBHAI PARBHUBHAI PATEL,VAJUBHAI PARBHUBHAI PATEL	
26298	FA/1259/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAKANBHAI MAHADEVBHAI,	
26299	FA/1260/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZALA BHAVAN SINH BHARATSINH DECEASED THRO LEGAL HEIRS,DHARMENDRASINH BHAVANSINH ZALA,NARENDRASINH BHAVANSINH ZALA,SAHADEVSINH BHAVANSINH ZALA	
26300	FA/1261/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI MOBATBHAI ABHUBHAI,	
26301	FA/1262/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANA CHHOTUBHA SABALSINH,	
26302	FA/1263/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI PRABHUBHAI JAVABHAI,	
26303	FA/1264/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI GHOGHABHAI MANGLABHAI,	
26304	FA/1265/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI DEKABHAI,	
26305	FA/1266/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUBHAI MOHANBHAI DECEASED,NATHUBHAI PRABHUBHAI PATEL HEIRS AND LEGAL REPRESENTATIVE,VAJUBHAI PARABHUBHAI PATEL HERIS AND LEGAL REPRESENTATIVE	
26306	FA/1267/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANDLAL TRAMBAKLAL RAVAL,	
26307	FA/1268/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PURCHASER FROM PATELARJANBHAI DAYABHAI PRAVINSINH R ZALA,	
26308	FA/1269/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZALA VAJUBHA JORUBHA,	
26309	FA/1270/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAYABA NONGHUBHA ZALA,VELUBHA NONGHUBHA ZALA,PRAVINSINH NONGHUBHA ZALA,DILIPSINH NONGHUBHA ZALA	

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26310	FA/1271/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI MANGABHAI PUNJABHAI,	
26311	FA/1272/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVANSINH KESHUBHA ZALA,	
26312	FA/1273/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIVENIBEN DWIVESHWAR RAVAL,NAHIPATRAM DWIVESHWAR RAVAL,PRABHASHANKER DWIVESHWAR RAVAL,NARAMADASHANKER DWIVESHWAR RAVAL,KAMALSASHANKER DWIVESHWAR RAVAL,NATVBARLAL DWIVESHWAR RAVAL	
26313	FA/1274/2009	01/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI VELSHIBHAI PATEL,MAVJIBHAI AMARSHIBHAI PATEL,PURCHASER FROM ZALA CHANDUBHA AKHUBHA ASHOKSINH B ZALA	
26314	FA/1275/2009	01/04/2009	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	JAGABHAI DHUSABHAI VAKATAR SINCE DECD. THROUGH HEIRS,KANKUBEN JAGABHAI VAKTARA,SONABEN JAGABHAI VAKATAR MINOR,RATANBEN DHUSABHAI VAKATAR MINOR,POPAT JAGABHAI VAKATAR MINOR,IBRAHIM KARIMSHAH BUKHARI,HITENDRABHAI JAYANTIBHAI SHUKLA,NEW INDIA ASSURANCE CO LTD,AA D BLOACH	
26315	FA/1276/2009	21/02/2012	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	CHARUBEN MANUBHAI PATEL,MANUBHAI GANGARAM PATEL	MR.HIREN M MODI
26316	FA/1277/2009	26/07/2013	MANIBEN MADHUBHAI PATIDAR,KAMUBEN MADHUBHAI PATIDAR,CHANDUBHAI MADHUBHAI PATIDAR	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
26317	FA/1278/2009	09/07/2009	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	MAKWANA JAGATSINH GULABSINH,THAKOR CHANDUJI BABAJI,NIRAV B SHAH	RULE SERVED
26318	FA/1280/2009	30/03/2009	IFFCO-TOKIO GEN.INS. CO. LTD,	MR AJAY R MEHTA	HARSHABA JAYDEVSINH JADEJA,DIXITSINH JAYDEVSINH JADEJA MINOR THROUGH,VILASHBA BAHADURSINH JADEJA,JIGNESHSINH BAHADURSINH JADEJA,GOPICHAND RAMCHAND BHOJWANI,ROYAL SUNDARUM ALLIANZ INSURANCE CO LTD,NARUBHA LADHUBHA JADEJA	
26319	FA/1282/2009	24/09/2009	ORIENTAL INSURANCE CO. LTD,	(MR MUKESH R SHAH)	VISHNUSINH BALUSINH JHALA,VIKRAMBHAI I PATEL,BAKAPARTHIBHAI KALUBHAI,RAMESHBHAI B LAKHVANA,NATIONAL INSURANCE CO. LTD	
26320	FA/1283/2009	21/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHERBANU GULAMDAST GIR MOMIN,RAHANABANU GULAMDAST GIR MOMIN,AFROZBANU GULAMDAST GIR MOMIN,SURAIYABANI GULAMDAST GIR MOMIN,MOHMAD AFZAL MOMIN MINOR THROUGH,ANWARHUSSAIN ZABUKWALA	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
26321	FA/1284/2009	29/04/2009	ORIENTAL INSURANCE COMPANY LTDTHROUGH REGIONAL MANAGER,	MR HS MUNSHAW	BHARATSINGH FATEHSING SOLANKI,CHAMBA BHARATSINGH SOLANKI,MOHMEDKHAN ABDULBHAI MOILA,MANOJKUMAR PURSHOTTAMBHAI AGRAWAL,DISTRICT GOVERNMENT PLEADER,DARMENDRASINGH JABBARSINGH JHALA	,MR AM PAREKH
26322	FA/1285/2009	29/04/2009	ORIENTAL INSURANCE COMPANY LTDTHROUGH REGIONAL MANAGER,	MR HS MUNSHAW	MALSANGBHAI RAVAJI SOLANKI,JIVABHAI MALSANGBHAI SOLANKI,MOHMEDKHAN ABDULBHAI MOILA,MANOJKUMAR PURSHOTTAMBHAI AGRAWAL,DISTRICT GOVERNMENT PLEADER	,MR AM PAREKH
26323	FA/1286/2009	11/06/2014	PATEL DAXABEN RAJNIKANT,PATEL KINNARIBEN RAJNIKANT,PATEL BHAVIKKUMAR RAJNIKANT	MR KASHYAP R JOSHI	PRAKASHKUMAR NARPATSINH DODIYA,ASHOKKUMAR KALIDAS PRAJAPATI,ORIENTAL INSURANCE CO	RULE SERVED,MS KARUNA V RAHEVAR
26324	FA/1287/2009	15/03/2019	SUSHILABEN ASHOKBHAI DOLATBHAI BHAMBHRE,ANJANABEN ASHOKBHAI BHAMBHRE,ANIL ASHOKBHAI BHAMBHRE MINOR,ANITA ASHOKBHAI BHAMBHRE MINOR,ANNHAPURNA ASHOKBHAI BHAMBHRE MINOR,AJAY ASHOKBHAI BHAMBHRE MINOR	MR MTM HAKIM	MOHAMMED AMIN MUSTUFA SHAIKH,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26325	FA/1288/2009	18/02/2019	DARIYABEN RAVJIBHAI SHANKARBHAI,SANGITABEN RAVJIBHAI VASAVA MINOR,SITABEN RAVJIBHAI VASAVA,GITABEN RAVJIBHAI VASAVA MINOR,SANJAY RAVJIBHAI VASAVA MINOR,SHANKERBHAI VITHALBHAI VASAVA,JEIKIBEN SHANKARBHAI VASAVA	MR MTM HAKIM	BALUBHAI DAHYABHAI RATHOD,THE UNITED INDIA INSURANCE COMPANY LIMITED	(MR RM PARMAR),(MR MAULIK J SHELAT)
26326	FA/1289/2009	15/04/2009	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE,	MR MAYUR S BAROT	VAJABHAI NANJIBHAI,	MR BHARAT SHAH
26327	FA/1292/2009	29/04/2009	RAJASTHAN STATE ROAD TRANSPORT CORPORATION,	(MR BIPIN I MEHTA)	OWNER OF TRUCK NO. RNQ-5103 LALITKUMAR BHANSALI,DRIVE OF TRUCK NO RNQ-5103 BINDUSHWAR PANDUSHAH,NATIONAL INSURANCE COMPANY LTD	
26328	FA/1293/2009	09/12/2013	BANSILAL HARKATLAL JAGETIA,LILABEN BANSILAL JAGETIA	MR JV JAPEE	JAMALKHAN CANDAMOHMMAD MANSURI,NANDLAL KABRA,NEW INDIA INSURANCE CO LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,MR PREMAL R JOSHI
26329	FA/1294/2009	15/12/2015	SAJJANBEN @ SUDHABEN,WD/O INDRASING DHULABHAI GOHIL,MALVIKABEN INDRASING GOHIL,MINOR MAHENDRASING INDRASING THRO'SAJJANBEN @ SUDHABEN,VIJAYLAXMIBEN DHULABHAI GOHIL	MR MTM HAKIM	IQBAL MAIYUDDIN SHAIKH,ALMAVADI JUNGLE KAMDAR SAHAKARI MANDLI,MAHALINGA SHETTY & CO.,NATIONAL INSURANCE CO.,UNITED INDIA INSURANCE CO.	RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
26330	FA/1296/2009	29/07/2009	DARA KHURSHED BARIA,	MR. BK. RAJ	LOUIS EARNEST FERN THROUGH HEIR PHELENE TURNER,	MR BHAVESH B CHOKSHI
26331	FA/1297/2009	09/05/2012	DILIPBHAI DHANJIBHAI SOMPURA,	MR SANDIP C SHAH	JACOB S/O SAMAL CHRISTIE,UNION OF INDIA THROUGH SECRETARY	RULE SERVED,MS SEJAL K MANDAVIA
26332	FA/1298/2009	09/05/2012	MRUGAL DILIPBHAI SOMPURA,	MR SANDIP C SHAH	JACOB S/O SAMAL CHRISTIE,UNION OF INDIA THROUGH SECRETARY,DILIPBHAI DHANJIBHAI SOMPURA,BHOGILAL KANJIBHAI MISTRY THROUGH HEIRS,SUSHILABEN WD/O BHOGILAL KANJIBHAI,VYOMESH BHOGILAL SACHANIYA,RUPESH BHOGILAL SACHANIYA,MEENABEN D/O BHOGILAL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,MS SEJAL K MANDAVIA,MR GC MAZMUDAR,MR HG MAZMUDAR
26333	FA/1299/2009	09/05/2012	RUTUL DILIPBHAI SOMPURA,	MR SANDIP C SHAH	JACOB S/O SAMAL CHRISTIE,UNION OF INDIA THROUGH SECRETARY,DILIPBHAI DHANJIBHAI SOMPURA,BHOGILAL KANJIBHAI MISTRY THROUGH HEIRS,SUSHILABEN WD/O BHOGILAL KANJIBHAI,VYOMESH BHOGILAL SACHANIYA,RUPESH BHOGILAL SACHANIYA,MEENABEN D/O BHOGILAL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,MS SEJAL K MANDAVIA
26334	FA/1300/2009	09/05/2012	VYOMESH BHOGILAL SACHANIYA,	MR SANDIP C SHAH	JACOB S/O SAMAL CHRISTIE,UNION OF INDIA THROUGH SECRETARY,DILIPBHAI DHANJIBHAI SOMPURA,BHOGILAL KANJIBHAI MISTRY THROUGH HEIRS,SUSHILABEN WD/O BHOGILAL KANJIBHAI,RUPESH BHOGILAL SACHANIYA,MEENABEN D/O BHOGILAL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE NOT RECD BACK,RULE SERVED,MS SEJAL K MANDAVIA
26335	FA/1301/2009	23/02/2015	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RAJNIKANT CHUNILAL SHUKLA L.R.OF PRASHANT R SHUKLA,MANORAMA RAJNIKANT SHUKLA L.R.OF PRASHANT R SHUKLA,HIRAL RAJNIKANT SHUKLA L.R.OF PRASHANT R SHUKLA,KARANSING M,MANSING ISHWARSING CHAUHAN,MAHENDRABHAI NATHALAL BRAHMBHATT	RULE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),MR JIGAR G GADHAVI
26336	FA/1302/2009	15/12/2015	SHANABHAI SINCE DECD. THROUGH HEIRS,HIRABHAI SISKABHAI BHIL,SHAILESH SHANABHAI BHIL MINOR	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA
26337	FA/1303/2009	15/12/2015	RASMABEN SINCE DECD. THROUGH HEIRS,HIRABHAI SISKABHAI BHIL,SHAILESH SHANABHAI BHIL MINOR	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26338	FA/1304/2009	15/12/2015	KASMABEN(MINOR)SINCE DECD. THROUGH HEIRS,VICHHYABHAI SURPAL BHIL,VESTIBEN VICHHIYABHAI BHIL,SAMSUBHAI VICHHIYABHAI BHIL MINOR THRO GUARDIAN APPL.1,LILABEN VICHHIYABHAI BHIL MINOR THRO GUARDIAN APPL.1,PANABEN VICHHIYABHAI BHIL MINOR THRO GUARDIAN APPL.1	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA
26339	FA/1305/2009	15/12/2015	VICHHYABHAI SURPAL BHIL,VESTIBEN VICHHIYABHAI BHIL,SAMSUBHAI VICHHIYABHAI BHIL MINOR THRO GUARDIAN APPL.1,LILABEN VICHHIYABHAI BHIL MINOR THRO GUARDIAN APPL.1,PANABEN VICHHIYABHAI BHIL MINOR THRO GUARDIAN APPL.1	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA
26340	FA/1306/2009	15/12/2015	MINOR VICHHALI @ VESLI"S BHIL AMALABHAI SOMJIBHAI BHIL BEING,	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA
26341	FA/1307/2009	15/12/2015	VIRAABEN SINCE DECD. THROUGH HEIRS,HIRABHAI SISKABHAI BHIL,SHAILESH SHANABHAI BHIL MINOR	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA
26342	FA/1308/2009	15/12/2015	RASILABEN SHANABHAI BHIL,RAMSUBHAI SHANABHAI BHIL MINOR THRO GUARDIAN APPL.1,MANI SHANABHAI BHIL MINOR THRO GUARDIAN APPL.1,RAKESH SHANABHAI BHIL MINOR THRO GUARDIAN APPL.1	MR MTM HAKIM	BIHARILAL DEVILAL MAHER,BASAMILAL RAMCHANDRA TAMBOLI,NATIONAL INSURANCE CO	DELETED,RULE SERVED,MS LILU K BHAYA
26343	FA/1309/2009	20/02/2015	SAROJDEVI UMESHPRASAD,SADIQ UMESHPRASAD,RAMTOLA OCARPRASAD	MR.HIREN M MODI	RAMESHBHAI TRIKAMJI NAYAK,NARENDRABHAI PARSOTTAMBHAI ROHIT,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA
26344	FA/1310/2009	31/03/2010	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	NILAKSHIBEN KAMAL KAILASHCHANDRA SODHI,URVASHI DHIRUBHAI SHAH	
26345	FA/1312/2009	26/09/2020	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	RUPABEN TARUNBHAI UDANI,SAUMIL JITENDRA SHAH,SUN CORPORATE SERVICES PVT LTD	RULE SERVED,MR JA ADESHRA
26346	FA/1314/2009	15/03/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HEIRS OF DECD.ANITABEN PARMANANDBHAI,PARMANANDBHAI DAYABHAI,MINOR RUSHABH PARMANANDBHAI THRO'ANITABEN PARMANANDBHAI,MINOR BHUMIKA PARMANANDBHAI THRO'ANITABEN PARMANANDBHAI,MINOR KHUSHBU PARMANANDBHAI THRO'ANITABEN PARMANANDBHAI,ASHAPURA GOODS TRANSPORT SERVICES,NARANBHAI HARJIBHAI RAJPUR,VARJANGBHAI NAGDANBHAI DECD.THRO'HIS HEIRS,NEW INDIA ASSURANCE CO.LTD.,KANABHAI NAGDANBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR DIVYESH SEJPAL,MR PALAK H THAKKAR
26347	FA/1315/2009	15/03/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HEIRS OF DECD.NANJIBHAI DALABHAI,MANIBEN NANJIBHAI,GIRISHBHAINANJIBHAI,VINODBHAI NANJIBHAI,LILABEN NANJIBHAI,BHARATBHAI NANJIBHAI,MINOR BIPINBHAI NANJIBHAI, THRO'MANIBEN NANJIBHAI,ASHAPURA GOODS TRANSPORT SERVICES,NARAYANBHAI HARJIBHAI RAJPUT,VARJAGBHAI NAGDANBHAI, SINCE DEAD,HIS HEIR,THE NEW INDIA ASSURANCE CO. LTD.,KANABHAI NAGDANBHAI,	,RULE SERVED,UNSERVED EXPIRED (R),MR DIVYESH SEJPAL
26348	FA/1316/2009	15/03/2016	ORIENTAL INSURANCE CO.LTD.,	MR RAJNI H MEHTA	HEIRS OF DECD.ANITABEN PARMANANDBHAI,JANAKBA DILIPSINH,MINOR SURESH DILIPSINH THRO'JANAKBA DILIPSINH,MINOR JAYPAL DILIPSINH, THRO'JANAKBA DILIPSINH,KUVERBEN VAJUBHAI,ASHAPURA GOODS TRANSPORT SERVICES,NARANBHAI HARJIBHAI RAJPUR,VARJANGBHAI NAGDANBHAI DECD.THRO'HIS HEIRS,NEW INDIA ASSURANCE CO.LTD.,KANABHAI NAGDANBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR DIVYESH SEJPAL,MR PALAK H THAKKAR

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26349	FA/1321/2009	06/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR GN DESAI)	HEIRS OF DECEASED DRIVER RANMAL BHIMA,NATHIBEN RANMAL,RAMBHAI RANMAL,LAKHUBHAI RANMAL,VALIBEN BHIKHABHAI,UNITED INDIA INSURANCE CO.LTD.,NEBHA BHIMA	,MR ND NANAVATI,MR VIBHUTI NANAVATI
26350	FA/1322/2009	06/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR GN DESAI)	MER NEBHABHAI BHIMABHAI,MER HAJA MERKHI	,MR ND NANAVATI
26351	FA/1324/2009	14/03/2019	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KANCHAN NIRHU RAMKRUSHNA TIWARI,CHITANKUMAR NIRHU TIWARI,GARGI NIRHU TIWARI,PRITAN NIRHU TIWARI MINOR,SHAH NAWAZ ABDULMAJID SHAIKH,BACHHAN SINGH	SERVED BY AFFIX. (R),MR MTM HAKIM,MR UMESH K BHATT
26352	FA/1326/2009	21/12/2015	SUKHIBEN MANSING VASAVA,SURENDRABHAI MANSING VASAVA,RASHANKUMAR MANSING VASAVA,AABIBEN BEDIYABHAI VASAVA	MR KASHYAP R JOSHI	KALSHETTY RAJKUMAR SHREESHAIL,SHREE SHIVSAGAR BIDI WORKS LTD,ORIENTAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR KK NAIR
26353	FA/1327/2009	21/12/2015	RADHABEN WD/O SHIVAJIBHAI,FORUMBEN SHIVAJIBHAI PATEL,SHREYSKUMAR SHIVAJIKUMAR PATEL,HARJI BHAI MAVJI BHAI PATEL,RAMKUBEN HARJIBHAI PATEK	MR KASHYAP R JOSHI	SHIVSAGAR BIDI WORKS LTD,ORIENTAL INSURANCE CO	SERVED BY AFFIX. (R),MR KK NAIR
26354	FA/1329/2009	24/04/2009	RADHABEN JORUBHAI POPATBHAI PAGI,DHARMATMA JORUBHAI PAGI MINOR THROUGH,VISHAL JORUBHAI PAGI MINOR THROUGH	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	AJITBHAI CHIKUBHAI PAGI,NATIONAL INSURANCE CO LTD	,MR NAGESH C SOOD
26355	FA/1331/2009	22/04/2009	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SOMABHAI PICHABHAI VASAVA,BHANUBEN SOMABHAI VASAVA,SHEELABEN SOMABHAI VASAVA,PRAMODHBHAI MATHURBHAI BHAKTA	,MR KASHYAP R JOSHI
26356	FA/1332/2009	01/03/2012	PINKIBEN ALIAS KALIBEN VASANTBHAI GELOT,DHARMIBEN MASRAJI GELOT,RAMESHBHAI MASRAJI GELOT	MR NV GANDHI	PANAJI RANCHODJI MARVADI (RATHOD),NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
26357	FA/1333/2009	16/12/2015	BACHUBEN DHULJIBHAI JIVABHAI GAMETI,ANANKUMAR DHULJIBHAI GAMETI MINOR THROUGH,JIVABHAI VALAJI GAMETI,ADKHIBEN JIVABHAI GAMETI	MR R.K.MANSURI	DRIVER OF TRUCK,KIRAN ASHOK DHINGRA C/O RELIEF TRANSPORT,,NATIONAL INSURANCE CO. LTD	,RULE SERVED BY DS,MR SUNIL B PARIKH
26358	FA/1334/2009	16/12/2015	SAVJIBHAI KANJIBHAI PARGHI,SAVITABEN SAVJIBHAI PARGHI,REKHABEN SAVJIBHAI PARGHI,PAYALBEN SAVJIBHAI PARGHI	MR R.K.MANSURI	DRIVER OF TRUCK,KIRAN ASHOK DHINGRA C/O RELIEF TRANSPORT,,NATIONAL INSURANCE CO. LTD	,RULE SERVED BY DS,MR SUNIL B PARIKH
26359	FA/1335/2009	11/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	JAGDISHBHAI RAMANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
26360	FA/1336/2009	11/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	ARVINDBHAI PASABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
26361	FA/1337/2009	12/11/2013	MAHENDRAKUMAR PRAGJI THAKKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF TRUCK NO. GJ-12-T-9822,MAHIPATSINH GUMANSINH ZALA,NEW INDIA ASSURANCE CO LTD,RAGHUVIRSINH J ZALA,SITARAM TRAVELS,ORIENTAL INSURANCE CO LTD	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS KARUNA V RAHEVAR
26362	FA/1338/2009	12/11/2013	DILIP KEVALRAM NATHANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF TRUCK NO. GJ-12-T-9822,MAHIPATSINH GUMANSINH ZALA,NEW INDIA ASSURANCE CO LTD,RAGHUVIRSINH J ZALA,SITARAM TRAVELS,ORIENTAL INSURANCE CO LTD	,RULE SERVED,MS KARUNA V RAHEVAR
26363	FA/1339/2009	28/08/2018	HARMANBHAI MULAJIBHAI SUTHAR THROUGH HEIRS,MULAJIBHAI SAVAJIBHAI SUTHAR,KAMLABEN MULAJI SUTHAR	(MR NALIN K THAKKER)	DINESHBHAI MAGANBHAI PATEL,ORIENTAL INSURANCE CO LTD,SAFIMAHAMMAD SULEMANBHAI VOHRA	RULE SERVED
26364	FA/1340/2009	29/01/2014	KHENGAR THAVAR HARIJAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PANCHUBHA VIJAYRAJSINH JADEJA,JAMBA MANUBHAI JADEJA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH,MR ANAND R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26365	FA/1341/2009	29/01/2014	KHAMISHA RAMJAN BHATI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PANCHUBHA VIJAYRAJSINH JADEJA,JAMBA MANUBHAI JADEJA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH,MR ANAND R PATEL
26366	FA/1342/2009	13/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	FATESINH MANSINH RATHOD,	RULE SERVED
26367	FA/1343/2009	13/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MADHAVSINH PAHADSINH RATHOD DECD. THRO' HEIRS,AMRUTBEN MADHAVSINH RATHOD WIFE DECD. (DELETED),GANPATSINH MADHAVSINH RATHOD,RAMISHOHI MADHAVSINH RATHOD	,RULE SERVED
26368	FA/1344/2009	13/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOHANSINH RATANSINH BIN JAGABHAI RATHOD DECD.THRO' LRS,SAVITABEN MOHANSINH RATHOD,RAJESHBHAI MOHANSINH RATHOD,BALVANTBHAI MOHANSINH RATHOD	,RULE SERVED,UNSERVED EXPIRED (R)
26369	FA/1345/2009	13/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHANKARBHAI SHANABHAI RATHOD,	RULE SERVED
26370	FA/1346/2009	13/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANDRASINH PRATBHATSINH RATHOD,	RULE SERVED
26371	FA/1347/2009	13/12/2010	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KANTIBHAI KANABHAI PATEL,	RULE SERVED
26372	FA/1348/2009	13/09/2010	MANISHI MULVANT RAVAL,	MR MRUGEN K PUROHIT	HEMABEN MANISHI RAVAL,	MR JIGAR P RAVAL
26373	FA/1349/2009	08/04/2009	MANISHI MULVANT RAVAL,	MR MRUGEN K PUROHIT	HEMABEN MANISHI RAVAL,	
26374	FA/1351/2009	08/04/2009	CHOLAMANDALAM M S GENERAL INSURANCE CO LTD,	MR SANDIP C SHAH	CHAUDHARI BHARATKUMAR HEMRAJBHAI,CHAUDHARI HEMRAJBHAI NATHUBHAI	
26375	FA/1352/2009	08/04/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	KINJALBEN MAGANBHAI TARAR MINOR,GANGABEN MAGANBHAI TARAR MINOR,BHIKHABHAI CHHAGANBHAI TARAR,DHULABHAI NATHABHAI TARAR (THAKARDA),PRABHUBHAI MOKAMBHAI PATEL	
26376	FA/1353/2009	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	NIRUBEN WIDOW OF DAXATBHAI AMARSANG PARMAR,RAJNISBHAI DAXATBHAI PARMAR,MINOR,THRO'RESPONDENT NO.1.,PRAVINA DAXATBHAI PARMAR,MINOR ,THRO'RESPONDENT NO.1.,AMARSANG LALLUBHAI PARMAR,LAXMIBEN AMARSANG PARMAR,MAHESHBHAI KANCHANBHAI VASAVA,ARUNABEN VIRENDRASINH GHARIA	MR MTM HAKIM,MR MM SAIYED
26377	FA/1354/2009	22/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	RANJITSINH MOHANSINH RAJ,PRANAVKUMAR SHANTILAL PATEL,SONABEN WD/O ARJUN LAKSHMANBHAI VASAVA,MUKESHBHAI ARJUNBHAI VASAVA,MANJULABEN ARJUNBHAI VASAVA	RULE SERVED
26378	FA/1355/2009	15/04/2009	DHORIBHAI CHATURBHAI PATEL,SAVITABEN DHORIBHAI PATEL	MR KF DALAL	CHHAGANBHAI CHUNIBHAI PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	
26379	FA/1356/2009	15/04/2009	PRAHLADBHAI MAVJIBHAI,	MR KF DALAL	CHHAGANBHAI CHUNIBHAI PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	
26380	FA/1357/2009	15/04/2009	NARESHKUMAR MAGANBHAI PATEL,	MR KF DALAL	CHHAGANBHAI CHUNIBHAI PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26381	FA/1359/2009	06/04/2009	OFFICE-ON-SPECIAL DUTY,CHIEF ENGINEER	(MR MB GANDHI),MR CHINMAY M GANDHI	ZAVERBEN LAKHABHAI MAVABHAI SINCE DECD. THROUGH HEIRS,PUNJABHAI LABHAI THROUGH HEIRS,KABHAIBHAI LAHABHAI THROUGH HEIRS,JENABHAI LAKHABHAI,AMBABEN LAKHABHAI,NATHIBEN LAKHABHAI,REVABEN LAKHABHAI,PARSOTTAMBHAI HARJIBHAI,AMBABEN PUNJABHAI,RUPABHAI KABHAIBHAI,BABUBHAI KABHAIBHAI,BUDHABHAI PUNJABHAI,GOVINDBHAI KABHAIBHAI,FANIBEN PUNJABHAI,KALUBHAI KABHAIBHAI,SUMIBEN PUNJABHAI,JASHBHAI KABHAIBHAI,SUMITRABEN KABHAIBHAI,FULIBEN KABHAIBHAI	,MR VIMAL A PUROHIT
26382	FA/1361/2009	03/08/2015	DHARMIBEN BHARMOL LUBDIYA,CHOKHALIBEN BHARMOL LUBDIYA,MARABEN BHARMOL LUBDIYA,NATHABHAI BHARMOL LUBDIYA,MOTALIBEN BHARMOL LUBDIYA,POPATBHAI BHARMOL LUBDIYA,MAGANBHAI BHARMOL LUBDIYA,VARSHABEN BHARMOL LUBDIYA,MOHANBHAI BHARMOL LUBDIYA,DILIPBHAI BHARMOL LUBDIYA,BOLIBEN BHARMOL LUBDIYA,MERABHAI BHARMOL LUBDIYA,KAVIBEN BHARMOL LUBDIYA,KARMABHAI BHARMOL LUBDIYA,CHAMPABEN BHARMOL LUBDIYA,UJMABEN BHARMOL LUBDIYA,VASTABHAI BHARMOL LUBDIYA.,SAVITABEN BHARMOL LUBDIYA,HARKHIBEN BHARMOL LUBDIYA,HAKLIBEN BHARMOL LUBDIYA	MR R.K.MANSURI	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
26383	FA/1362/2009	10/07/2015	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	CHINTANBEN DARSHANBHAI SHAH,HARSH DARSHANBHAI SHAH,MINOR THRO'GUARDIAN APPLICANT NO.1,HARMANBHAI RAIJIBHAI PARMAR,GENERAL MANAGER, S T CORPORATION,,RAMESHCHANDRA SRIDHUNICHAND SHARMA,ASHOK B GULATI	,RULE UNSERVED,MRS VASAVDATTA BHATT,(MR NIKHIL D JOSHI),MS AMRITA AJMERA
26384	FA/1363/2009	03/08/2015	KESHARA HOMA LUMBDIYA,RESHAMA HOMA LUMBDIYA,LADU HOMA LUMBDIYA,BHOJA HOMA LUMBDIYA,NANJI HOMA LUMBDIYA,NATHIBEN HOMA LUMBDIYA,LADUBEN HOME LUMBDIYA	MR R.K.MANSURI	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER
26385	FA/1364/2009	09/04/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KHUJEMA IBRAHIM ZUPADAWALA,MUZAFFAR IBRAHIM ZUPADAWALA,JASKAURBHAI WD/O SAJJANSINH @ SUMANSINH MADANSINH SIKLIGAR,HARPALSINH SAJJANSINH SIKLIGAR,MISARSINH SAJJANSINH SIKLIGAR,CHARANKAUR SAJJANSINH SIKLIGAR,RAJKAUR SAJJANSINH SIKLIGAR	
26386	FA/1365/2009	02/09/2015	A M C,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	MANJULABEN D PATEL PRAMUKH NEURO SURGICLE,	MR NISHITH P THAKKAR
26387	FA/1366/2009	15/10/2014	SONABEN WD/O BHIKHABHAI SANKABHAI DESAI,KANJIBHAI @ LABHU BHIKHABHAI DESAI,VIKRAMBHAI BHIKHABHAI DESAI	MR JIGAR G GADHAVI	ABHRAM ALARAKHA,HARPALSINH BALDEVSINH RANA,NEW INDIA INSURANCE COMPANY LTD,SENDWEEK CHOKSI LTD,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR DAKSHESH MEHTA,MR DIPEN K DAVE,MR LAXMANSINH M ZALA
26388	FA/1367/2009	10/06/2015	HARSHADBHAI PURSHOTTAMDAS PATEL,	(MR BP MUNSHI)	RANJANBEN HARSHADBHAI PATEL D/O SHAKARABHAI PATEL,	MR ABHAYKUMAR P SHAH
26389	FA/1368/2009	12/01/2018	SAIYED MUBINABANU WD/O HAMIDALI MEHDIHASAN,WAJIDALI HAMIDALI SAIYED MINOR,RUKSANABANU HAMIDALI SAIYED (MINOR),AFSANABANU HAMIDALI SAIYED (MINOR),MEHDIHASAN WAJIRALI SAIYED,ANISHABANU MEHDIHASAN SAIYED	MR MTM HAKIM	HAFIZMIYA BHIKHUMIYA SHAIKH,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MS SEJAL K MANDAVIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26390	FA/1370/2009	28/01/2020	YOGESH NATHUBHAI PATEL,	MR NISHANT LALAKIYA	PRAKASH VISHWANATH JUNAGADE,MURLIDHAR CORPORATION	,MR NIRAD D BUCH
26391	FA/1371/2009	09/04/2009	UNITED INDIA INSURANCE COMPANY LTD THROUGH,	MS HINA DESAI	PRAJAPATI KANTIBHAI KARSHANBHAI,PRAJAPATI LAXMIBEN KANTIBHAI,BAILALBHAI DHANJIBHAI PATEL,SHANKARBHAI ISHWARBHAI PATEL	,MR ABHAYKUMAR P SHAH
26392	FA/1372/2009	10/09/2009	BHAGWATI PRASAD MOHANLAL RAJORIYA,	MR KV SHELAT	RAJVIR SURAJBHANSING NIKOLI,CHANDRASINH SHERSING,NEW INDIA ASSURANCE CO LTD.	NOTICE NOT RECD BACK,MR AJAY R MEHTA
26393	FA/1373/2009	13/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALJIBHAI LADHDHABHAI PATEL,HIRJIBHAI JIVRAJBHAI PATEL,RAJABHAI LALJIBHAI PATEL,HIRJI SHAMALBHAI PATEL,CHHAGANBHAI MANJIBHAI PATEL,DEVSIBHAI MANJIBHAI PATEL,MANBA HEIR OF MANJIBHAI,CHAGANBHAI MANJIBHAI PATEL,DEVSIBHAI MANJIBHAI PATEL,JETHABHAI MANJIBHAI PATEL,VELABEN MANJIBHAI PATEL,KJURIBEN MANJIBHAI PATEL,LAKHIBEN MANJIBHAI PATEL,JETHABHAI MANJIBHAI PATEL,MANIBHAI PREMJIBHAI PATEL,CHHAGANBHAI PREMJIBHAI PATEL,SURESHBHAI CHHAGANBHAI,ARVINDBHAI CHHAGANBHAI,SHUSHILABEN CHHAGANBHAI,AMRUTBEN CHHAGANBHAI,SOMJIBHAI ARJANBHAI PATEL,LADHDHABHAI KANJIBHAI PATEL,BHANJIBHAI LADDHABHAI,VALJIBHAI LADDHABHAI,HIRABEN LADDHABHAI,KUNVARBEN LADDHABHAI,LALJIBHAI LADHDHABHAI PATEL,RAJABHAI LALJIBHAI,KARAMSHIBHAI LALJIBHAI,KESHARBEN LALJIBHAI,HIRABEN LALJIBHAI,SAVITABEN LALJIBHAI,RAMJIBHAI KARSHANBHAI PATEL,MINKUBHAI RAMJIBHAI,PANUBEN RAMJIBHAI,MOHANBHAI KHETABHAI PATEL,RAMANBHAI KHETABHAI PATEL,ARJANBHAI KARSHANBHAI PATEL,JAYANTIBHAI KARSHANBHAI PATEL,EXECUTIVE ENGINEER	
26394	FA/1375/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RAMABHAI JECHANDDAS (SINCE DEC'D THRO'HEIRS & LRS),RUSHIBEN RAMABHAI PATEL W/O DECEASED,VIKRAMBHAI RAMABHAI PATEL SON OF DECEASED,VISHNUBHAI RAMABHAI PATEL SON OF DECEASED,SPECIAL LAND ACQUSIITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
26395	FA/1377/2009	06/12/2014	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	DHIRUBHAI PRATAPSING,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (R)
26396	FA/1378/2009	08/04/2017	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JETUBHAI GULABSANG,EXECUTIVE ENGINEER	NOTICE SERVED,MR SUNIL K SHAH
26397	FA/1380/2009	08/04/2017	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	JIVANBHAI LAKHUJI,HEIRS OF CHANDUBHAI LAKHUJI,ANOPSANG CHANUBHAI,JILUBHAI CHANUBHAI,DILIPBHAI CHANUBHAI,PREMKUVARBA CHANUBHAI,EXECUTIVE ENGINEER	,NOTICE SERVED,UNSERVED EXPIRED (R),MR SUNIL K SHAH
26398	FA/1381/2009	06/12/2014	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KANJIBHAI PRANJIBHAI,EXECUTIVE ENGINEER	NOTICE SERVED,UNSERVED EXPIRED (N)
26399	FA/1383/2009	15/04/2009	HIMANSHU FABRICATORS THROUGH PARTNERS,MANSUKHBHAI THAKERSHI,RAMESHBHAI MANSUKHBHAI	MR MB GOHIL	RAMESHCHANDRA & COMPANY,	
26400	FA/1384/2009	02/09/2015	POWER GRID CORPORATION OF INDIA LTD.,	MR HARIN P RAVAL	BIPINBHAI MANUBHAI DESAI THROUGH HEIRS,AMAR BIPINBHAI DESAI,SEJALBEN D/O BIPINBHAI DESAI,ARVINDBHAI MANUBHAI DESAI,MAHESHBHAI MANUBHAI DESAI,VIJAYKUMAR MANUBHAI DESAI	,RULE SERVED BY DS

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26401	FA/1385/2009	22/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	DAXABEN WIDOW OF DEVJIBHAI ISHWARBHAI GOHIL,CHARMIBEN DEVJIBHAI GOHIL,MINOR.THRO'RESPONDENT NO.1.,RUSHIKESH DEVJIBHAI GOHIL,MINOR,THRO'RESPONDENT NO.1.,BAJUBEN ISHWARBHAI GOHIL,ARVINDBHAI SHANUBHAI PADHIYAR,JASHVANTBHAI SHANKARBHAI GOHIL	RULE SERVED,MR MTM HAKIM,MR KASHYAP R JOSHI
26402	FA/1386/2009	07/02/2014	PARSHOTTAMBHAI RANCHHOD,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26403	FA/1387/2009	07/02/2014	DAHYABHAI RANCHHODBHAI,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26404	FA/1388/2009	07/02/2014	BHURABHAI KANJIBHAI,MANUBHAI KANJIBHAI,VINUBHAI KANJIBHAI,JIVANBHAI KANJIBHAI	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26405	FA/1389/2009	07/02/2014	BALUBHAI RANCHHODBHAI,BHARATBHAI BALUBHAI (DELETED AS PER HON'BLE CT'S,PARSHOTTAMBHAI PRAGJIBHAI,KANJIBHAI NARSINHBHAI (DELETED AS PER HON'BLE CT'S	DELETED,(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26406	FA/1390/2009	07/02/2014	JORUBHA TAPUBHAI SINCE DECD. THROUGH HEIRS,PRATAPBHAI JORUBHAI,SAMJUBEN JORUBHAI,LABHUBEN JORUBHAI,SHANTUBEN JORUBHAI,JAYABEN JORUBHAI	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26407	FA/1391/2009	07/02/2014	PARSHOTTAMBHAI ARJANBHAI,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26408	FA/1392/2009	07/02/2014	DHANJIBHAI VAGHJIBHAI PAGHDAI,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26409	FA/1393/2009	07/02/2014	VINUBHAI VAGHJIBHAI PAGHDAL,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26410	FA/1394/2009	07/02/2014	LALJIBHAI VAGHJIBHAI PAGHDAL,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26411	FA/1395/2009	07/02/2014	VISAMANBHAI RAVATBHAI THROUGH HEIR BHAGUBHAI V KHUMAN,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26412	FA/1396/2009	07/02/2014	BHARATBHAI JILUBHAI,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26413	FA/1397/2009	07/02/2014	KHIMABHAI NARANBHAI SINCE DECD. THROUGH HEIRS,PARVATIBEN KHIMABHAI,GOKALBHAI KHIMABHAI,JIVRAJBHAI KHIMABHAI,RAMJIBHAI KHIMABHAI,GOVABHAI KHIMABHAI,SHANTUBEN KHIMABHAI,AMBABEN KHIMABHAI,NANDUBEN KHIMABHAI	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26414	FA/1398/2009	07/02/2014	RAMESHBHAI KADVABHAI,	(MR A J PATEL)	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE UNSERVED
26415	FA/1399/2009	22/04/2013	PRAMODKUMAR C SHAH,	MR MB GOHIL	RAJULABEN PRAMODKUMAR SHAH,	MR SURESH S PATEL
26416	FA/1400/2009	09/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL HAJI MOHMAD VALI CHATI,	MR KM SHETH
26417	FA/1401/2009	09/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF AHMAD ASMAL MUSE CHATI,	

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26418	FA/1402/2009	02/05/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RAKSHABEN LAXMANSINH THAKOR,ROHITBHAI MALJIBHAI MADHABHAI RABARI	,MR.HIREN M MODI
26419	FA/1403/2009	02/05/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RAKSHABEN LAXMANSINH THAKOR,ROHTIBHAI MALJIBHAI MADHABHAI RABARI	
26420	FA/1404/2009	18/04/2011	KAILASHBEN WD/O DOLATSINH GAMBHIRSINH,HARENDRASINH DOLATSINH,PARBHIBEN GAMBHIRSINH D/O GAMBHIRSINH HAMIRSINH,MANGUBA D/O PARBHIBEN GAMBHIRSINH,FATUBA D/O PARBHIBEN GAMBHIRSINH,VAKHUBA D/O PARBHIBEN GAMBHIRSINH	MR VIJAY N RAVAL	DEPUTY COLLECTOR,GUJARAT ELECTRICITY BOARD	RULE SERVED,MS RV ACHARYA
26421	FA/1405/2009	15/04/2009	MERAJI THAKOR MINOR THROUGH,	MR. YOGENDRA THAKORE	CHAUHAN RANCHHODBHAI PRAVINSINH,ORIENTAL INSURANCE CO LTD	,MR ANAL S SHAH
26422	FA/1407/2009	27/03/2019	DR. DEEPKUMAR RAOJIBHAI PATEL,	MR MTM HAKIM	SIRIL JIPRYAN MACWAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MRS VASAVDATTA BHATT
26423	FA/1408/2009	13/11/2019	CHAUHAN VIKRAMSINH RAMSINH,	MR AMIT C NANAVATI	PATEL PUNJIRAM HEMRAJBHAI,NATIONAL INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
26424	FA/1410/2009	07/04/2017	RAJESHBHAI LAXMANBHAI KOYANI,	MR TUSHAR L SHETH	VINODRAI SHAMJIBHAI KAKADIA,UNITED INSURANCE CO LTD, SUGAR HOUSE, TRIKONBAUG. RAJKOT	RULE SERVED,MR RAJNI H MEHTA
26425	FA/1416/2009	15/04/2009	NATIONAL INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA	KALUBHAI SHIVABHAI MAKWANA,VAJUBEN KALUBHAI MAKWANA,BALWANTBHAI FULABHAI PARMAR,JORIBHAI FULABHAI PARMAR	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
26426	FA/1417/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	LALITABEN MANILAL JAISWAL,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	
26427	FA/1418/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	JIVANLAL JADAVLAL JAISWAL,BHIKHABHAI JIVANBHAI JAISWAL,BHUPENDRA JIVANLAL JAISWAL,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	
26428	FA/1419/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	CHIMANLAL KANTILAL JAISWAL,MAYABEN CHIMANLAL JAISWAL,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	
26429	FA/1420/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	GANSHYAM SHAMBULAL JAISWAL,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	,MR MOHSIN M HAKIM
26430	FA/1421/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SUMATLAL AMRUTLAL JAISWAL,SONAL SUMATLAL JAISWAL MINOR,SHAILESH SUMATLAL JAISWAL MINOR,BHAVESH SUMATLAL JAISWAL MINOR,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	
26431	FA/1422/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	RAMAKANT SHANKERLAL JAISWAL,VASANT SHANKERLAL JAISWAL,ASHWIN SHANKERLAL JAISWAL,DILIP SHANKERLAL JAISWAL,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	
26432	FA/1424/2009	25/10/2013	GUJARAT ELECTRICITY BOARD THRO' EXECUTIVE ENGINEER,	MR DIPAK R DAVE	KHODABHAI MATRABHAI MEVADA L.R.OF BHIMABHAI K MEVADA,KAMUBEN KHODABHAI MEVADA L.R.OF BHIMABHAI K MEVADA,LABHUBEN BHIMABHAI MEVADA,SANJAY BHIMABHAI MEVADA MINOR,HETAL BHIMABHAI MEVADA MINOR,BABU BHIMABHAI MEVADA MINOR,PARMAR RAJUBHAI RAMSINGHBHAI,GHANSHYAMBHAI BHIMJIBHAI PATEL,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,MR SHASHIKANT S GADE,MS AMRITA AJMERA
26433	FA/1429/2009	17/09/2014	ORIENTAL INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHIKHUBHAI NAGARBHAI MISTRY,HANSABEN BHIKHUBHAI MISTRY,DARSHNABEN BHIKHUBHAI MISTRY,BHAVNABEN BHIKHUBHAI MISTRY,THAKORBHAI LALUBHAI DESAI,HARSADBHAI ISHWARBHAI NAYAK	SERVED BY RPAD (N),RULE SERVED,MR DHAVAL D VYAS
26434	FA/1431/2009	11/07/2014	JAYESHBHAI HEMCHANDRABHAI SHAH,	MR MTM HAKIM	PRATAPSINH MOHANSINH CHAUHAN,SHANABHAI ANUPBHAI PATEL,NEW INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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26435	FA/1433/2009	31/08/2009	KHANDUBHAI MAKANJI MISTRI,NIRANJANBHAI S PATEL,ISHWARBHAI M DESAI,SURESHBHAI M DESAI,DANABHAI N PATEL,HARILAL L INTWALA,SHIVJIBHAI M PATEL,AJITBHAI L INTWALA,PRADIPBHAI J MEHTA,KISHORBHAI B PATEL	MR DEEP D VYAS	AMRUTLAL RANCHHODJI TOLAT,CHANDRAKANT JAGABHAI RAVAL,KOKILABEN B SHAH,SHRI SWAMI SAVIDANANDJI SARASWATI,SHRI SWAMI ATMANANDJI SARASWATI,CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER	,MR BS PATEL
26436	FA/1437/2009	28/11/2013	GULAMRASUL REHMAN MALEK,	MR MTM HAKIM	G S R T C,	MS KIRAN D PANDEY
26437	FA/1438/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SHANTABEN RAMJIBHAI PATNI,USHABEN RAMJIBHAI PATNI,PAPPU RAMJIBHAI PATNI MINOR THROUGH RESP.NO.1,SONABEN RAMJIBHAI PATNI MINOR THROUGH RESP.NO.1,HARUNBHAI IBRAHIMBHAI BHATA,ISMAILBHAI RASUL SAMRE,PANKAJKUMAR GANDHI,ORIENTAL INSURANCE CO LTD	
26438	FA/1439/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MANGUBEN KANTIBHAI PATNI L.R.OF KANTIBHAI PATNI,ASHOKBHAI KANTIBHAI PATNI L.R.OF KANTIBHAI PATNI,VINODBHAI KANTIBHAI PATNI L.R.OF KANTIBHAI PATNI,KALUBHAI KANTIBHAI PATNI L.R.OF KANTIBHAI PATNI,HARUNBHAI IBRAHIMBHAI BHATA,ISMAILBHAI RASUL SAMRE,PANKAJKUMAR GANDHI,ORIENTAL INSURANCE CO LTD	
26439	FA/1440/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KALUBHAI KANTIBHAI PATNI,HARUNBHAI IBRAHIMBHAI BHATA,ISMAILBHAI RASUL SAMRE,PANKAJKUMAR GANDHI,ORIENTAL INSURANCE CO LTD	
26440	FA/1441/2009	04/05/2009	GAJRABA D/O CHANDRASANG JETHISINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK
26441	FA/1442/2009	04/05/2009	NATVARSINH DOLATSINH L.R.OF DOLATSANG CHANDRASANG,RAJENDRASINH DOLATSINH L.R.OF DOLATSANG CHANDRASANG,DHANDRASINH DOLATSINH L.R.OF DOLATSANG CHANDRASANG,SHANTABA WD/O DOLATSINH CHANDRASINH,DILIP DOLATSINH L.R.OF DOLATSANG CHANDRASANG	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK
26442	FA/1443/2009	04/05/2009	ADABHAI DHURABHAI PRAJAPATI,BHIKHABHAI DHURABHAI PRAJAPATI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK
26443	FA/1444/2009	04/05/2009	KALYANSINH JAYSINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK
26444	FA/1445/2009	04/05/2009	HEMLATABEN W/O RAJESHKUMAR AMBUBHAI PATEL,RAJESHKUMAR AMBUBHAI PATEL,BHAVNABEN WD/O VASANTKUMAR ARVINDBHAI PATEL	MR HARNISH V DARJI	Blank Name,	
26445	FA/1447/2009	18/04/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	NIRUBHA JORUBHA CHUDASAMA,DGP & IGP GANDHINAGAR	
26446	FA/1448/2009	22/07/2009	PATEL BALDEVBHAI REVABHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
26447	FA/1449/2009	22/11/2013	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	VISHVAKARMA INDUSTRIES THROUGH POA,	MR KG SUKHWANI
26448	FA/1450/2009	17/10/2011	G S R T C THROUGH DIVISIONAL CONTROLLER,GANDAJI AJAJI THAKORE	MRS VASAVDATTA BHATT	MAGANBHAI VAGHABHAI RABARI,AVANIBEN VAGHABHAI RABARI MINOR,DARSHANKUMAR MAGANBHAI RABARI MINOR	MR HARSHIT S TOLIA
26449	FA/1451/2009	26/08/2009	NIHARIKABEN MITESHBHAI MEHTA D/O BALCHANDRABHAI NARBHERAM,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	RULE SERVED BY DS
26450	FA/1452/2009	15/07/2015	NAYANABEN D/O PARASOTTAMBHAI GOHEL,	MR JIGAR G GADHAVI	KISHORBHAI JAGJIVANBHAI MISTRI (PARMAR),	MR SANJAY PRAJAPATI,MR HEMANT B RAVAL

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26451	FA/1453/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	GIRISHBHAI RASIKLAL JAISWAL,JYOTIBEN GIRISHBHAI JAISWAL,IFJURBHAI ABDULBHAI VORA,SABRIBHAI SATTARBHAI VORA	,MR MOHSIN M HAKIM
26452	FA/1454/2009	17/04/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	BHAILAL RATILAL JAISWAL,IFJURBHAI ABDULBHAI VORA,SABIRBHAI SATTARBHAI VORA	
26453	FA/1455/2009	18/04/2009	RAKESHBHAI TERSINGBHAI DAMOR,	MR ARPIT A KAPADIA	DALPATSING KHUMANSING BARIA,BAPUSING GHEMABHAI BARIA,UNITED INDIA INSU. CO. LTD,GOPALKUMAR JAYANTILAL SONI,ABDULMAJID I PATEL,UNITED INDIA INSURANCE CO LTD	
26454	FA/1456/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALAJI RANCHHODJI SINCE DECD. THROUGH HEIRS,MANGAJI DALAJI,LALAJI DALAJI,SHAKRAJI DALAJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26455	FA/1457/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG BAJIJI,DIWALIBEN SANAJI BAJAJI,KANTIJI SANAJI,PURIBEN SABAJI,RANAJI KANAJI	RULE NOT RECD BACK,MR AV PRAJAPATI
26456	FA/1458/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURJI RANCHHODJI SINCE DDECD. THROUGH HEIRS,LAXMANJI CHATURJI,JUBAJI CHATURJI,BHALAJI CHATURJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26457	FA/1459/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAKRIBEN MOHANBHAI,DAHIBEN SHANKERLAL,AMBALAL SHANKERLAL,MANUBHAI SHANKERLAL,KANUBHAI SHANKERLAL,RAMESHBHAI SHANKERLAL,NAYEE KESHABHAI KHODIDAS	RULE NOT RECD BACK
26458	FA/1460/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVAJI RANCHHODJI SINCE DECD. THROUGH HEIRS,RAIJIJI JIVAJI,MANAJI JUGAJI,LALAJI JIVAJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26459	FA/1461/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUJI RANCHHODJI SINCE DECD. THROUGH HEIR,GANDAJI KAKAJI	,MR AV PRAJAPATI
26460	FA/1462/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMAJI @ BABAJI BHAVANJI SINCE DECD. THROUGH HEIRS,KACHARAJI KAMAJI 9BABAJI) BHAVANJI	,RULE NOT RECD BACK
26461	FA/1463/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMAJI JESANGJI SINCE DECD. THROUGH HEIRS,VECHATJI SOMAJI,BHALAJI SOMAJI,PRABHATJI SOMAJI,BHIKHIBEN SOMAJI,HIRABEN SOMAJI,SALUJI BHUPATJI THROUGH HEIRS,KHUMAJI SALUJI,RAGHUJI SALUJI,RAMANJI SALUJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26462	FA/1464/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAKAJI JENAJI SINCE DECD. THROUGH HEIRS,MOTIJI JENAJI	,MR AV PRAJAPATI
26463	FA/1465/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE GANDAJI ABHRAJJI,	RULE NOT RECD BACK
26464	FA/1466/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE CHELAJI MOHANJI,	RULE NOT RECD BACK
26465	FA/1467/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN GAGAJI SINCE DECD. THROUGH HEIRS,SHANKUBEN CHANDARJI,RAJUBEN CHANDARJI,SUBABEN CHANDARJI,MADHIBEN CHANDARJI,PURIBEN CHANDARJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26466	FA/1468/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGJI BAJAJJI,	RULE NOT RECD BACK
26467	FA/1469/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAJI BAVAJI,	RULE NOT RECD BACK
26468	FA/1470/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHAJI NATHAJI,JESANGJI NATHAJI,JIVIBEN NATHAJI,SEETABEN SHIVAJI,KALABEN SHIVAJI,GEETABEN SHIVAJI	RULE NOT RECD BACK,MR AV PRAJAPATI
26469	FA/1471/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN SHANAJI,KANTIJI SHANAJI,PURIBEN SHANAJI	RULE NOT RECD BACK,MR AV PRAJAPATI

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26470	FA/1472/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI VISAJI SINCE DECD. THROUGH HEIRS,KACHRAJI KALAJI,AMRAJI KALAJI SINCE DECD. THROUGH HEIRS,MANAJI AMRAJI,BALDEVJI AMRAJI,BADARJI AMRAJI,JAYANTIJI AMRAJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26471	FA/1473/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATAJI JEHAJI,	RULE NOT RECD BACK
26472	FA/1474/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATAJI JEHAJI,RAMTUJI JEHAJI,SOMAJI JEHAJI,KAKUJI CHATURJI,LAXMANJI CHATURJI,JIVATBEN CHATURJI (DECEASED),GANGABEN CHATURJI (DECEASED)	,RULE NOT RECD BACK
26473	FA/1475/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFAJI (CHATURJI) MATHURJI,	RULE NOT RECD BACK
26474	FA/1477/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAJI BHAGUJI,	RULE NOT RECD BACK
26475	FA/1478/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYAJI SANKAJI,RAMSINGJI DHIRAJI,KESHAJI BHAGUJI,LAXMIBEN BHATAJI,BABUBEN HIRAJI,MADHAJI HIRAJI,SENDHAJI HIRAJI,PRABHATJI HIRAJI,RAMAJI HIRAJI,PRATAPJI HIRAJI,RAMIBEN HIRAJI,PASIBEN HIRAJI	,RULE NOT RECD BACK,MR AV PRAJAPATI
26476	FA/1479/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAJI KESHAJI @ MALAJI DUNGERJI,	RULE NOT RECD BACK
26477	FA/1480/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIJI JENAJI,	MR AV PRAJAPATI
26478	FA/1481/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRAMJI GANDAJI,	MR AV PRAJAPATI
26479	FA/1482/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAKUJI RAMAJI,AMAJI RAMAJI	RULE NOT RECD BACK
26480	FA/1483/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THANAJI RAIJIJI SINCE DECD. THROUGH HEIRS,LAKHAJI THANAJI THAKORE	,RULE NOT RECD BACK
26481	FA/1484/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDAJI MASANGJI THAKORE,	RULE NOT RECD BACK
26482	FA/1485/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHOTJI BABAJI,	MR AV PRAJAPATI
26483	FA/1486/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANAJI KANAJI,MANGAJI KANAJI,JAVANJI KANAJI,MANAJI KANAJI,PURIBEN KANAJI	RULE NOT RECD BACK,MR AV PRAJAPATI
26484	FA/1487/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAJI AATAJI MANAJI,JIVAJI MANAJI	RULE NOT RECD BACK,MR AV PRAJAPATI
26485	FA/1488/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNAJI BAVAJI,	RULE NOT RECD BACK
26486	FA/1489/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANAJI DAHYAJI AATAJAI,	MR AV PRAJAPATI
26487	FA/1490/2009	04/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN DAHYAJI,AMBARAM DAHYAJI	RULE NOT RECD BACK,MR AV PRAJAPATI
26488	FA/1491/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	SOMABHAI SURSANG,	RULE NOT RECD BACK
26489	FA/1492/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	LAXMIDAS RANCHHODBHAI,	MR MM SAIYED
26490	FA/1493/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	DAXABEN KANUBHAI GIRDHAR,	MR MM SAIYED
26491	FA/1494/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	MAHESHBHAI HARIBHAI,	

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26492	FA/1495/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ABDULALI ALIMIYA,	MR MM SAIYED
26493	FA/1496/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ALLAUDDIN ALIMIYA,	MR MM SAIYED
26494	FA/1497/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	IBRAHHIMMIYA DAJIMIYA,	
26495	FA/1498/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	MAHESHBHAI SOMABHAI,	MR MM SAIYED
26496	FA/1499/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ALLAUDDIN ALIMIYA,	MR MM SAIYED
26497	FA/1500/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	DESAIBHAI RAMDAS,	
26498	FA/1501/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	AHMAD IBRAHIM ISE,	MR MM SAIYED
26499	FA/1502/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	AHMAD HASANMIYA,	MR MM SAIYED
26500	FA/1503/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ABDULLA UMARJI ADAM,	
26501	FA/1504/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ADAM SULEMAN BAGAS,	
26502	FA/1505/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ALIBHAI UMARJI,	MR MM SAIYED
26503	FA/1506/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	MUBARAK ISMAIL PATEL,AMINABEN ISMAIL IBRAHIM THROUGH POA,ZARINABEEN ISMAIL IBRAHIM THROUGH POA	MR MM SAIYED
26504	FA/1507/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	ALIBHAI UMARJI,	MR MM SAIYED
26505	FA/1508/2009	02/05/2009	NARMADA PROJECT CANAL DIVISION,STATE OF GUJARAT THROUGH SECRETARY,NARMADA PROJECT CANAL DIVISION	GOVERNMENT PLEADER	AHMAD ABHRAM NATHA,YAKUB ABHRAM NATHA,AMINA ABHRAM NATHA THROUGH POA AHMAD ABHRAM NATHA,JUBEDA ABHRAM NATHA THROUGH POA AHMAD ABHRAM NATHA,AISHA ABHRAM NATHA THROUGH POA AHMAD ABHRAM NATHA	
26506	FA/1509/2009	20/04/2009	RABARI DEVABHAI KALABHAI THROUG HEIR,RABARI RAMABHAI DEVABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26507	FA/1510/2009	20/04/2009	RABARI BIJOL KALA,THROUGH HEIRS,RABARI LEELA BIJOL,RABARI BHALA BIJOL,RABARI MOTIBHAI BIJOL	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26508	FA/1511/2009	20/04/2009	RABARI MALABHAI KALABHAI THROUGH HEIR,RABARI MERABHAI KALABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26509	FA/1512/2009	20/04/2009	RABARI RAMJIBHAI BECHARBHAI THROUGH HEIR,RABARI LILABHAI LALABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26510	FA/1513/2009	20/04/2009	RABARI LALABHAI GANESHBHAI THROUGH HEIRS,	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26511	FA/1514/2009	20/04/2009	RABARI PUNJABHAI SENDHABHAI THROUGH HEIRS,RABARI SENDHABHAI PUNJABHAI,RABARI LALABHAI PUNJABHAI,RABARI MAVJIBHAI PUNJABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26512	FA/1515/2009	20/04/2009	RABARI MAHDEVBHAI SENDHABHAI THROUGH HEIRS,RABARI SENDHABHAI PUNJABHAI,RABARI LALABHAI PUNJABHAI,RABARI MAVJIBHAI PUNJABHAI,RABARI BHANUBEN PUNJABHAI,RABARI PURIBEN PUNJABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26513	FA/1516/2009	20/04/2009	RABARI HIRABHAI SENDHABHAI THROUGH HEIRS,RABARI KODARBHAI HIRABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26514	FA/1517/2009	20/04/2009	RABARI VIHABHAI SENDHABHAI THROGUH HEIRS,RABARI SOMABHAI VIHABHAI,RABARI PRABHATBHAI VIHABHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	

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26515	FA/1518/2009	20/04/2009	RABARI PUNJABHAI GOKULBHAI THROUGH HEIRS,	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26516	FA/1519/2009	20/04/2009	RABARI MALABHAI VIHABHAI THROUGH HEIRS,	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26517	FA/1520/2009	20/04/2009	NAI BHIKHIBEN MADHABHAI THROUGH HEIRS,HIRABEN MADHABHAI NAI,ARVINDBHAI AMTHABHAI NAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26518	FA/1521/2009	20/04/2009	NAI PUNJABHAI HEMABHAI THROUGH HEIRS,	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26519	FA/1522/2009	20/04/2009	NAI AMTHABHAI JOITABHAI THROGUH HEIR,	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26520	FA/1523/2009	20/04/2009	GADHIYA DIPSING FULSING THROUGH HEIRS,MADHUBEN DIPSING GADHIYA,SANGITABEN DIPSING GADHIYA,GITABEN DIPSING GADHIYA,SANTOKBEN DIPSING GADHIYA	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26521	FA/1524/2009	20/04/2009	GADHIYA FULSING BHUPATSING THROUGH HEIRS,JAGATSINH FULSING GADHIYA,NAINSINH FULSING GADHIYA,ARJANSING FULSING GADHIYA,KAMUBEN FULSING GADHIYA,SHARDABEN FULSING GADHIYA	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26522	FA/1525/2009	20/04/2009	GADHIYA KUBERSING BHUPATSING THROUGH HEIRS,KANSING KUBERSING,MANSING KUBERSING,CHANDUSING KUBERSING,RANJISING KUBERSING	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26523	FA/1526/2009	20/04/2009	HARIJAN HARIBHAI KALABHAI THROUGH HEIRS,CHUNABHAI HARIBHAI PARMAR,DAHYABHAI HARIBHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26524	FA/1527/2009	20/04/2009	HARIJAN MOTIBHAI KALABHAI THROUGH HEIRS,HARIJAN BHIKHABHAI MOTIBHAI,MANABHAI MOTIBHAI,KANTIBHAI MOTIBHAI,SHONABHAI MOTIBHAI	MR HIMANSU M PADHYA	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	
26525	FA/1528/2009	15/12/2015	MADHUBEN MAHESHBHAI PATEL SINCE DECD. THROUGH HEIR,	MR.HIREN M MODI	JOSEPH FRANCIS MEWAN,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RITURAJ M MEENA
26526	FA/1529/2009	28/04/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	IBRAHIM ISAP BAPU,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	
26527	FA/1530/2009	28/04/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	MUSSA ADAM MOHAMAD,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	
26528	FA/1531/2009	28/04/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	BASHIR VALI SALEH,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	
26529	FA/1532/2009	28/04/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	ISMAIL AHMAD ADAM'S HEIR PATEL IMRAN ISMAIL,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	
26530	FA/1533/2009	28/04/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	ISMAIL MOHMAD KADU,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	
26531	FA/1534/2009	12/01/2018	VESATJI SURSANGJI THAKOR,	MR. YOGENDRA THAKORE	MITHAJI MADHAJI THAKOR,BHAGHVANBHAI MOTIBHAI CHAUDHARY,NATIONAL INSURANCE COMPANY LTD,LAXMANJI SURSANGJI THAKOR,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR NAGESH C SOOD
26532	FA/1535/2009	23/04/2012	SHIRISH CHRISTIAN,	MS MEGHA JANI	MAGANLAL MANGALDAS GAMETI,NITYANAND MANILAL THAKOR,RAMESHCHANDRA KESHAVLAL PARMAR,DARRYL R SANKEY,RAMESH WILLIAM MAKWAN,PREMCHAND U PATEL TRUSTEE OF,CHARITY COMMISSIONER,ASSISTANT CHARITY COMMISSIONER	MR MI MERCHANT,MR C B UPADHYAYA
26533	FA/1536/2009	23/04/2012	VINODKUMAR M MALAVIA,	MS MEGHA JANI	MAGANLAL MANGALDAS GAMETI,NITYANAND MANILAL THAKOR,RAMESHCHANDRA KESHAVLAL PARMAR,DARRYL R SANKEY,RAMESH WILLIAM MAKWAN,PREMCHAND U PATEL TRUSTEE OF,CHARITY COMMISSIONER	MR MI MERCHANT,MR C B UPADHYAYA
26534	FA/1540/2009	12/09/2013	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BAKORJI BABAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26535	FA/1541/2009	12/09/2013	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAMALUJI BHAIJIJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26536	FA/1542/2009	12/09/2013	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SHANKAJI BECHARJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26537	FA/1543/2009	07/04/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BALUBHAI CHHOTABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26538	FA/1544/2009	07/04/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BALUBHAI CHHOTABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26539	FA/1545/2009	12/09/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RATILAL CHATURBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26540	FA/1549/2009	12/12/2015	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHAUDHARI HEMARAJBHAI HARISANGBHAI SINCE DIED HIS HEIRS,CHAUDHARI RUPABEN HEMRAJBHAI (W/O DECEASED),CHAUDHARI RAMESHBHAI HENRAJ- BHAI (SON),CHAUDHARI KANTABEN HEMRAJBHAI (DAUGHTER),CHAUDHARI SARDABEN HENRAJBHAI (DAUGHTER),SARDAR SAROVAR NARMADA NIGAM LTD, GANDHINAGAR	,RULE SERVED
26541	FA/1550/2009	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUDHISAGAR BHAIJIBHAI PATEL,	MR CHIRAG B PATEL
26542	FA/1551/2009	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN BUDHISAGAR PATEL THROUGH HEIRS,	MR CHIRAG B PATEL
26543	FA/1553/2009	13/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL UJIBEN AMBALAL,PATEL NATVAR AMBALAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
26544	FA/1554/2009	13/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BALDEVBHA BHAGVANDAS,PATEL NARANDAS BHAGVANDAS,PATEL VISHNUBHAI BHAGVANDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
26545	FA/1555/2009	13/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KESHAVLAL BALCHAND,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
26546	FA/1556/2009	13/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KESHABHAI HARJIVANDAS,PATEL BHIKHABHAI ISHVARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
26547	FA/1557/2009	13/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL GOVINDBHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
26548	FA/1558/2009	13/12/2010	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL ATMARAM KAVJIBHAI SINCE DECD. THROUGH HEIRS,PATEL KANTIBHAI ATMARAM,PATEL MANUBHAI ATMARAM,PATEL NATVARBHAI ATMARAMBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,MR PRAKASH K JANI,MR DHAVAL M PATEL
26549	FA/1561/2009	21/04/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BACHUBHAI LAKHMANBHAI RAVAL,DANUBHAI BACHUBHAI,LABHUBHAI BACHUBHAI,GHANSHYAMBHAI BACHUBHAI,BHARATBHAI BACHUBHAI,SHAMJIBHAI BACHUBHAI,NANUBHAI VAJABHAI RABARI,JAGABHAI VAJABHAI RABARI,UNITED INSURANCE COMPANY LTD,RAGHUVIRSINH CHUDASAMA,GOVERNMENT OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26550	FA/1562/2009	21/04/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHIKHABHAI BHULABHAI SOLANKI,NANUBHAI VAJABHAI RABARI,JAGABHAI VAJABHAI RABABRI,UNITED INSURANCE COMPANY LTD,RAGHUVIRSINH CHUDASAMA,GOVERNMENT OF GUJARAT	
26551	FA/1563/2009	21/04/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RAGHUVIRSINH CHAMUNDRAI CHUDASAMA,JESINGBHAI RANCHHODBHAI RABARI,NANUBHAI VAJABHAI RABARI,STATE OF GUJARAT EXECUTIVE ENGINEER,UNITED INSURANCE COMPANY LTD,JAGABHAI VAJABHAI RABARI	
26552	FA/1564/2009	06/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARTHIBHAI DALABHAI BAMANIYA,	MR UM SHASTRI,MR VIJAY N RAVAL
26553	FA/1565/2009	06/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHIYABHAI MANSINGBHAI PATELIYA,	MR VIJAY N RAVAL
26554	FA/1566/2009	06/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI BHAVSINGBHAI BHURIA,	MR VIJAY N RAVAL
26555	FA/1567/2009	06/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALIYABHAI HAKIYABHAI BHABHOR,	MR VIJAY N RAVAL
26556	FA/1568/2009	06/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI BHAVSINGBHAI BHURIA,KALIYABHAI BHAVSINGBHAI BHURIA,KHUNJIBHAI BHAVSINGBHAI BHURIA,NAGARSING BHAVSINGBHAI BHURIA	MR VIJAY N RAVAL
26557	FA/1569/2009	06/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHIYABHAI MAVSINGBHAI,JOKHNABHAI MAVSINGBHAI,FATIYABHAI BHAVSINGBHAI	MR VIJAY N RAVAL
26558	FA/1570/2009	01/07/2009	NATIONAL INSURANCE COMPANY LTDTHRO'AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	KADARBHAI NURABHAI DARAJAJA,SWAMINARAYAN MANDIR DHARMADA SANSTHA THROUGH	RULE SERVED,MR MRUGEN K PUROHIT
26559	FA/1571/2009	18/08/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	PRECISE ENGINEERS,	MR ANAND B GOGIA,MR BB GOGIA
26560	FA/1572/2009	04/05/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	UDESINH GANGARAM,	MR P C CHAUDHARI
26561	FA/1573/2009	04/05/2009	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	AMINEX CHEMO BLEACH PVT LTD,	(MR HASMUKH THAKKER),MR PALAK H THAKKAR
26562	FA/1574/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	KANKARIA ENTERPRISES,PREMRAJ PANNALALJI KANKARIA,MADANKUMARI VINAYCHAND KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,SUSHILAKUMAR VINMALCHAND KANKARIA,MADANKUMARI BURAD,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26563	FA/1575/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	VIRENDRA AUTO FINANCE CO.,PREMRAJ PANNALALJI KANKARIA,VIMALCHAND PREMRAJ KANKARIA,SUMITRADEVI SURENDRAKUMAR KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26564	FA/1576/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	DEVIRAJ COTTON TRADERS,PREMRAJ PANNALALJI KANKARIA,SUSHILAKUMAR VIMALCHAND KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26565	FA/1577/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	GUJARAT COTTON TRADERS,PREMRAJ PANNALALJI KANKARIA,VIMALCHAND PREMRAJ KANKARIA,JYOTI RAJENDRA KANKARIA,SUMITRADEVI PREMRAJ KANKARIA,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA

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26566	FA/1578/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	KANKARIA COTTON CORPORATION,PREMRAJ PANNALALJI KANKARIA,VIMALCHAND PREMRAJ KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26567	FA/1579/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	SOUTHERN COTTON CORPORATION,PREMRAJ PANNALALJI KANKARIA,VIMALCHAND PREMRAJ KANKARIA,SUMITRADEVI SURENDRAKUMAR KANKARIA,MADANKUMARI BURAD,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26568	FA/1580/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	PANNALAL KANKARIA & SONS,SINCE DECD THRO' HEIRS,VINAYCHAND PREMRAJ KANKARIA,VIMALCHAND PREMRAJ KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,GYANCHAND NAMINATH KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26569	FA/1581/2009	11/09/2009	STATE BANK OF INDORE,	MR PRANAV G DESAI	PANNALAL KANKARIA & SONS,SINCE DECD. THRO' HEIRS,VINAYCHAND PREMRAJ KANKARIA,VIMALCHAND PREMRAJ KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,VIMALCHAND PREMRAJ KANKARIA,SURENDRAKUMAR PREMRAJ KANKARIA,RAJENDRAKUMAR PREMRAJ KANKARIA,VINAYCHAND PREMRAJ KANKARIA	,MR JF MEHTA
26570	FA/1582/2009	22/04/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SANTOSHBHAI RUDRANARAYAN PATHAK,HEMUBHAI REVABHAI THAKOR,SHIVSHAKTI SPECIFIC FAMILY TRUST THROUGH ADMINISTRATOR	
26571	FA/1583/2009	05/05/2018	PUSHPABEN KANTILAL SHAH,	MR PRADIP D BHATE	MANIBEN MANILAL SHAH,	MR JIGAR P RAVAL
26572	FA/1584/2009	29/04/2009	ASHWINKUMAR OCHHAVLAL SHETH,	MR HARSHADRAY A DAVE	DALIBEN KAMJIBHAI MACHHAR BHIL,ORIENTAL INSURANCE CO. LTD	,MR BC DAVE
26573	FA/1585/2009	29/04/2009	ASHWINKUMAR OCHHAVLAL SHETH,	MR HARSHADRAY A DAVE	LALABHAI PUNABHAI MACHHAR BHIL,BAI KAMALI W/O LALABHAI MACCHAR BHIL,ORIENTAL ISURANCE CO. LTD	,MR BC DAVE
26574	FA/1586/2009	29/06/2011	THAKARDA DHURIBEN PUNJABHAI PATEL THROUGH,	MR MITESH R AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
26575	FA/1587/2009	11/12/2013	VANITABEN RAJUBHAI PATEL,BHAVIN RAJUBHAI PATEL MINOR,SANKET RAJUBHAI PATEL MINOR	MR AMIT N PATEL	SURESHBHAI MOHANBHAI PATEL,MOHANBHAI BABERBHAI PATEL,NEW INDIA INSURANCE CO. LTD.	,RULE SERVED,MR SUNIL B PARIKH
26576	FA/1589/2009	30/07/2015	SPECIAL LAND ACQUISITION OFFICER,DIRECTOR TECHNICAL EDUCATION	GOVERNMENT PLEADER	MANGALDAS MANCHHARAM,	RULE UNSERVED
26577	FA/1590/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN CHANDULAL JETHALAL,	
26578	FA/1591/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI AAIMDAS PATEL THROUGH HEIRS,CHANDRAKANT MANUBHAI	
26579	FA/1592/2009	29/04/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	RAMANBHAI VAJUBHAI PATEL,DINA INDUSTRIES	,MR.HIREN M MODI
26580	FA/1593/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ALI BHAGAT THROUGH HEIR VALI IBRAHIM BHAGAT,	MR KM SHETH
26581	FA/1594/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL HAJI MOHMAD VALI,	
26582	FA/1595/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYLA MAVLA THROUGH HEIR WD/O RAIBEN HIRABHAI,	
26583	FA/1596/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM HAJI UMARJI THROUGH HEIR HAJI SULEMAN GULAM JET,	

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26584	FA/1597/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN BAGAS ALI JET THROUGH HEIR BASHIR SULEMAN JET,	
26585	FA/1598/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF IBRAHIM JET,	
26586	FA/1599/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI AVESHA MOHAMAD JOLI THRO' HEIR YAKUB MOHAMED JOLI,	
26587	FA/1600/2009	29/04/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ASMAL MUSA CHATI THRO' HEIR YAKUB AHMAD CHATI,	
26588	FA/1602/2009	22/02/2012	HDFC CHUBB INSURANCE CO,	MR SHALIN N MEHTA	RANCHODDBHAI AMBALAL PATEL,NARMADABEN RANCHODDBHAI PATEL,PRAKASHBHAI RANCHODDBHAI PATEL	RULE SERVED
26589	FA/1605/2009	05/05/2009	DHARMESHKUMAR GIRDHARLAL VYAS,	MR BHARAT JANI	AMARBEN KANABHAI,FULBEN KANABHAI,KISHANBHAI KANABHAI,BHARATBHAI KANABHAI,MERAM PUNA,JANIBEN MERAM,GUJARAT STATE ROAD TRANSPORT CORPORATION,KARSAN HANSRAJ BHANUSHALI,JUMA HAJI HINGORA,UNITED INDIA INSURANCE CO LTD	
26590	FA/1610/2009	27/04/2009	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	PRAVINKUMAR HARGOVANDAS PATEL,PUSHPABEN PRAVINKUMAR PATEL,RAJENDRA S THAKKAR	
26591	FA/1615/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SANKALCHAND PARSOTTAMBHAI,SPECIAL LAND ACQUSIITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26592	FA/1616/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RATHOD MAGANJI GAMIRJI,SPECIAL LAND ACQUSIITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26593	FA/1618/2009	30/07/2009	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THRO' THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SHANKARBHAI,	
26594	FA/1619/2009	26/06/2009	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH,	MR HS MUNSHAW	SHANTABEN MOHANLAL RATHOD L.R.OF MAHESHKUMAR M RATHOD,SHARDABEN MOHANLAL RATHOD L.R.OF MAHESHKUMAR M RATHOD,BACHUBHAI JIVANBHAI RAVAL	,MRS PURVA R BHATT
26595	FA/1621/2009	23/11/2013	SUDHABEN WD/O HASMUKHBHAI KALIDAS PATEL,YUG HASMUKHBHAI PATEL MINOR,MAYUR HASMUKHBHAI PATEL MINOR	MR R.K.MANSURI	NATHUMENA S/O KHEMA MENA,RAGHUVIRSINH DENARAMJ,NATIONAL INSURANCE CO LTD,JAYANTIBHAI KALIDAS PATEL,PRAHLADBHAI BABABHAI MAKVANA,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
26596	FA/1622/2009	29/04/2009	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	ISHVARBHAI LAKHABHAI TALAPADA,JAYESHBHAI MANHERBHAI SONI	
26597	FA/1623/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHEMABHAI UKADBHAI,PATEL MAGANBHAI KANJIBHAI	MR VIJAY N RAVAL
26598	FA/1624/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NILABEN PUNJABHAI,	MR VIJAY N RAVAL
26599	FA/1625/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISINGBHAI BHODUBHAI,	MR VIJAY N RAVAL
26600	FA/1626/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURABHAI KANGABHAI,	MR VIJAY N RAVAL
26601	FA/1627/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI MOTIBHAI,PUNABHAI MOTIBHAI THROUGH HEIRS,GANPATBHAI PUNABHAI	,MR VIJAY N RAVAL
26602	FA/1628/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRSING SAIBABHAI,BHUDADBHAI RAMSINGBHAI	MR VIJAY N RAVAL
26603	FA/1629/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABURBHAI CHHAGANBHAI,	MR VIJAY N RAVAL
26604	FA/1630/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VECHATBHAI BHAIJIBHAI,	MR VIJAY N RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26605	FA/1631/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPABHAI NARSINGBHAI THROUGH HEIRS,BALWANTBHAI ABHESING,NANSINGBHAI ABHESING,SOMABHAI ABHESING	,MR VIJAY N RAVAL
26606	FA/1632/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AARATSING MATHURBHAI,	MR VIJAY N RAVAL
26607	FA/1633/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUTABHAI JAGABHAI,	MR VIJAY N RAVAL
26608	FA/1634/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATSING BALVANTBHAI,	MR VIJAY N RAVAL
26609	FA/1635/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARBHAI KALUBHAI,	MR VIJAY N RAVAL
26610	FA/1636/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI BHURABHAI,	MR VIJAY N RAVAL
26611	FA/1637/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSING RATNABHAI THROUGH HEIRS,VELJIBHAI RAMSINGBHAI,PRATAPBHAI RAMSINGBHAI,MATHURBHAI RAMSINGBHAI	,MR VIJAY N RAVAL
26612	FA/1638/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSINGBHAI SABURBHAI,	MR VIJAY N RAVAL
26613	FA/1639/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMABHAI KALUBHAI,	MR VIJAY N RAVAL
26614	FA/1640/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIJIBHAI PUNJABHAI,	MR VIJAY N RAVAL
26615	FA/1641/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SORAMBHAI BHAIJIBHAI,	MR VIJAY N RAVAL
26616	FA/1642/2009	03/05/2012	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PAHADSINH SURSINH,	MR VIJAY N RAVAL
26617	FA/1643/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABURBHAI NATHABHAI,	MR VIJAY N RAVAL
26618	FA/1644/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI BHARUBHAI,	MR VIJAY N RAVAL
26619	FA/1645/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI BHATUBHAI THROUGH HEIRS,PRATAPBHAI MAGANBHAI	,MR VIJAY N RAVAL
26620	FA/1646/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSINGBHAI MANSUKHBHAI,DALPATSINH BHAVSINH	MR VIJAY N RAVAL
26621	FA/1647/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI SURSINGBHAI PATEL THROUGH HEIRS,DHANABHAI SURSINGBHAI,DALSUKHBHAI SURSINGBHAI	,MR VIJAY N RAVAL
26622	FA/1648/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHAGANBHAI MANABHAI,	MR VIJAY N RAVAL
26623	FA/1649/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALSUKHBHAI MATHURBHAI,BIKHABHAI VECHATBHAI	MR VIJAY N RAVAL
26624	FA/1650/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRSINGBHAI SAIBABHAI,GULABBHAI DALSUKHBHAI	MR VIJAY N RAVAL
26625	FA/1651/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI SORAMBHAI,PATEL RUMALBHAI HEMALBHAI	MR VIJAY N RAVAL
26626	FA/1652/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPALIBEN WD/O WAGHABHAI SARTANBHAI,	MR VIJAY N RAVAL
26627	FA/1653/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MATHURBHAI MANSINGBHAI THROUGH HEIRS,SOMABHAI MATHURBHAI,MOHANBHAI MATHURBHAI	,MR VIJAY N RAVAL
26628	FA/1654/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ABHESING BHATLABHAI,PATEL HEMABHAI AMRABHAI	MR VIJAY N RAVAL
26629	FA/1655/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PUPDIBEN WD/O BHAIJIBHAI RATNABHAI,	MR VIJAY N RAVAL

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26630	FA/1656/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH GULABHAI,BABUBHAI NANABHAI,BHATUBHAI CHAGANBHAI,KANSINGBHAI MAGANBHAI	MR VIJAY N RAVAL
26631	FA/1657/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI BHAIJIBHAI,	MR VIJAY N RAVAL
26632	FA/1658/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMSINGBHAI RATNABHAI,	MR VIJAY N RAVAL
26633	FA/1659/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMSING VIRSING,	MR VIJAY N RAVAL
26634	FA/1660/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISINGBHAI BHODUBHAI THROUGH HEIRS,CHHATRASINH RAISINGBHAI,DALPATBHAI RAISINGBHAI,KANTIBHAI RAISINGBHAI	,MR VIJAY N RAVAL
26635	FA/1661/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKRABHAI SONABHAI,MANGLABHAI PUNABHAI,PRATAPBHAI JESINGBHAI,PRABHATBHAI JESINGBHAI	MR VIJAY N RAVAL
26636	FA/1662/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI VECHATBHAI'S THROUGH HEIRS,BHARATBHAI PUNJABHAI,AARATBHAI PUNJABHAI,MANGALSINH PUNJABHAI,ARJANBHAI PUNJABHAI,SHANABHAI MATHURBHAI,SOMABHAI MATHURBHAI,MOHANBHAI MATHURBHAI	,MR VIJAY N RAVAL
26637	FA/1663/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAJLIBEN D/O MAGAN LEMJIBHAI,	MR VIJAY N RAVAL
26638	FA/1664/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABATBHAI MATHURBHAI,	MR VIJAY N RAVAL
26639	FA/1665/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURABHAI KANGABHAI THROUGH HEIRS,BHODUBHAI BHURABHAI,BALWANTBHAI BHURBHAII,NITHLIBEN BHURABHAI	,MR VIJAY N RAVAL
26640	FA/1666/2009	16/11/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABURBHAI SURTANBHAI,	MR VIJAY N RAVAL
26641	FA/1667/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAHEBHABHAI BIJALBHAI,	MR VIJAY N RAVAL
26642	FA/1668/2009	20/12/2010	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSINGBHAI SURSINGBHAI,	MR VIJAY N RAVAL
26643	FA/1669/2009	29/04/2009	G S R T C THROUGH DIVISIONAL CONTROLLER,MOTIBHAI DHANJIBHAI MAKWANA	MS KIRAN D PANDEY	IQBAL HUSEIN MAHMADBHAI MEMAN,	MR.RAJESH B SONI
26644	FA/1670/2009	16/08/2011	PATEL MUKESHKUMAR RASIKLAL,	(MR BD KARIA)	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
26645	FA/1671/2009	16/08/2011	NATUBHAI MANGALBHAI PATEL,	(MR BD KARIA)	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
26646	FA/1672/2009	16/08/2011	PATEL MUKESHKUMAR RASIKLAL,	(MR BD KARIA)	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
26647	FA/1673/2009	01/03/2012	BHIKHABHAI DALCHAND KHATRI,	MR R.K.MANSURI	RAJENDRA DALICHANDBHAI SONI,SURESHKUMAR DALCHAND KHATRI,BAJAJ ALLIANZE GENERAL INSURANCE CO LTD	RULE SERVED,MR SHALIN N MEHTA
26648	FA/1675/2009	28/04/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	RAHEMUMABEN USUFBHAI @ BODUBHAI MALEK,AMIRBHAI USUFBHAI @ BODUBHAI MALEK,HALA SAJIDBHAI BODUBHAI,SHAIKH SIPAI MOHMAD SADDIQ	
26649	FA/1676/2009	29/06/2009	HAMIRJI MOTIJI THAKOR,	MR MTM HAKIM	BABUSINH GULABSINH RAJPUT,LIYAKATALI NAZARALI MARADIYA,NEW INDIA INSURANCE COMPANY LIMITED	REFUSED SERVED (R) (70),MR SHALIN N MEHTA

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26650	FA/1677/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAMABHAI MOTIRAM PANCHAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26651	FA/1678/2009	13/12/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAMABHAI MOTIRAM PANCHAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26652	FA/1679/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI RANCHHODBHAI BARIYA,RAMESHBHAI RANCHHODBHAI BARIYA,SHANABHAI BAKORBHAI BARIA,DHIRAJBEN SHANABHAI BARIA	SERVED BY RPAD (R),MR.HIREN M MODI
26653	FA/1680/2009	22/09/2017	NATIONAL INSURANCE CO LTD,	MR VC THOMAS	PARULBEN NAVINCHANDRA BHATT,MALLAV (MINOR) THRO' RESPONDENT NO.1,RAMILABEN SHANKARLAL BHATT,NATWARLAL NARSINHBHAI PRAJAPATI,NATWARLAL NARSINHBHAI PRAJAPATI,DINESHBHAI DAHYABHAI PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR HARSHAD K PATEL,MR SS TRIVEDI
26654	FA/1681/2009	28/04/2009	THE NEW INDIA ASSURANCE CO.LTD,SHRI LALITBHAI B. SANCHETI	DS AFF.NOT FILED (N)	ALTAF HUSEN ATTAR HUSEN HUSENI,VIRENDRA BHOGILAL SHAH	
26655	FA/1682/2009	05/05/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PARVATIBEN BACHUBHAI PATEL,MANOJ KISHANBHAI PATEL,DHIRUBHAI GANDABHAI PATEL	
26656	FA/1683/2009	10/05/2012	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DRIVER,KALABHAI SABURBHAI PRAJAPATI,BUNIBEN WD/O KALABHAI S PRAJAPATI,VIPULKUMAR KALABHAI PRAJAPATI MINOR THROUGH,USHABEN KALABHAI PRAJAPATI,RAVINDRAKUMAR KALABHAI PRAJAPATI - MINOR THROUGH,JASHIBEN DINESHBHAI MACHCHI	,RULE SERVED,UNSERVED EXPIRED (R),MR MA KHARADI
26657	FA/1684/2009	10/05/2012	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DRIVER,KALABHAI SABURBHAI PRAJAPATI,BUNIBEN WD/O KALABHAI S PRAJAPATI,VIPULKUMAR KALABHAI PRAJAPATI MINOR THROUGH,USHABEN KALABHAI PRAJAPATI,RAVINDRAKUMAR KALABHAI PRAJAPATI - MINOR THROUGH,MOGHIBEN W/O SOMABHAI VIRABHAI MACHCHI	,RULE SERVED,UNSERVED EXPIRED (R)
26658	FA/1685/2009	10/05/2012	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DRIVER,KALABHAI SABURBHAI PRAJAPATI,BUNIBEN WD/O KALABHAI S PRAJAPATI,VIPULKUMAR KALABHAI PRAJAPATI MINOR THROUGH,USHABEN KALABHAI PRAJAPATI,RAVINDRAKUMAR KALABHAI PRAJAPATI - MINOR THROUGH,DINESHBHAI JAGABHAI MACHCHI	,RULE SERVED,UNSERVED EXPIRED (R)
26659	FA/1686/2009	10/05/2012	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DRIVER,KALABHAI SABURBHAI PRAJAPATI,BUNIBEN WD/O KALABHAI S PRAJAPATI,VIPULKUMAR KALABHAI PRAJAPATI MINOR THROUGH,USHABEN KALABHAI PRAJAPATI,RAVINDRAKUMAR KALABHAI PRAJAPATI - MINOR THROUGH,KAPILABEN WD/O SURESHBHAI JAGABHAI MACHHI,JAGABHAI NANABHAI MACHHI,DIVALIBEN JAGABHAI MACHHI	,RULE SERVED,UNSERVED EXPIRED (R)
26660	FA/1687/2009	10/05/2012	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DRIVER,KALABHAI SABURBHAI PRAJAPATI,BUNIBEN WD/O KALABHAI S PRAJAPATI,VIPULKUMAR KALABHAI PRAJAPATI MINOR THROUGH,USHABEN KALABHAI PRAJAPATI,RAVINDRAKUMAR KALABHAI PRAJAPATI - MINOR THROUGH,VASANTBHAI @ RAMESHBHAI NATHABHAI MACHHI,SAVITABEN RAMESHBHAI MACHHI	,RULE SERVED,UNSERVED EXPIRED (R)
26661	FA/1688/2009	10/05/2012	NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DRIVER,KALABHAI SABURBHAI PRAJAPATI,BUNIBEN WD/O KALABHAI S PRAJAPATI,VIPULKUMAR KALABHAI PRAJAPATI MINOR THROUGH,USHABEN KALABHAI PRAJAPATI,RAVINDRAKUMAR KALABHAI PRAJAPATI - MINOR THROUGH,BALDEVBHAI SHANABHAI MACHHI	,RULE SERVED,UNSERVED EXPIRED (R)

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26662	FA/1689/2009	06/12/2013	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	LATABEN W/O THAKORBHAI LALLUBHAI PATEL,SHIVANG THAKORBHAI PATEL MINOR THROUGH,MITALI THAKORBHAI PATEL MINOR THROUGH,SAVITABEN W/O LALLUBHAI SOMABHAI PATEL,LALLUBHAI SOMABHAI PATEL,SURESHBHAI LALLUBHAI PATEL,BHARATBHAI KIKUBHAI PATEL	RULE SERVED,MR MTM HAKIM
26663	FA/1690/2009	29/04/2009	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH,	MR HS MUNSHAW	MANOJ JAGDISHBHAI TRIVEDI,	MR BHARAT B SHAH
26664	FA/1691/2009	03/12/2019	DEVENDRA AGARBHATTI WORKS THROUGH PARTNER,	(MR MB GANDHI),MR CHINMAY M GANDHI	GAJANAND PUSHAJI VANZARA,	ADVOCATE NOTICE SERVED
26665	FA/1692/2009	29/09/2014	PROJECT OFFICER,	MR AJAY R MEHTA	USMAN ABDULLA THROUGH HEIRS,JOHRABIBI D/O USMAN ABDULLA MALEK THROUGH HEIRS,SAHERBIBI D/O USMAN ABDULLA MALEK,YASIN USMAN ABDULLA USMAN THROUGH HEIRS,SUBBIR USMAN ABDULLA MALEK,MALEK GYASUDDIN USMAN,SUGRABIBI USMAN ABDULLA MALEK,AZIR BASIR SHAIKH,MOHIN BASIR SHAIKH,RIYAZ YASIN,HUSENA YASIN,UMAR ABDULLA MALEK THROUGH HEIRS,MURAD KHATUN W/D OF UMAR MALEK,ABBAS UMAR MALEK,HAIDER UMAR MALEK,ABDUL SAMAD UMAR MALEK,NASIR UMAR MALEK,ABDUL HAMID UMAR MALEK THROUGH HEIRS,SABIR ABDUL HAMID MALEK,SALIM ABDUL HAMID MALEK,SIDDIK ABDUL HAMID MALEK,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R),MR KASHYAP R JOSHI
26666	FA/1693/2009	29/04/2009	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JASWANTBHAI SOMABHAI PARMAR,GURMEJSINGH MOHANSINGH	
26667	FA/1694/2009	30/01/2014	MUKESHKUMAR MOHANLAL KHANPARA,	MR AMAR D MITHANI	ABBAS SHERMAMD BALOCH,SATTAR ALLARAKHA MAKRANI,UNITED INDIA INSURANCE COMPANY	RULE SERVED
26668	FA/1695/2009	01/03/2012	HEIRS AND LRS OF DECD. SHAMJIBHAI KESHUBHAI,SAMJUBEN KESHUBHAI VEKARIA,JAGUBHAI SHAMJIBHAI VEKARIA,RATILAL SHAMJIBHAI VEKARIA,MAVJIBHAI SHAMJIBHAI VEKARIA	MR DIVYESH SEJPAL	NAGJIBHAI LAKHABHAI MAKWANA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
26669	FA/1697/2009	26/02/2014	PATEL KOKILABEN WD/O KESHUBHAI RAMJIBHAI PATEL,NITIN KESHUBHAI PATEL,HIREN KESHUBHAI PATEL MINOR THROUGH PETR. NO.1	MR DK DESAI,LOPA M BHATT	PRAJAPATI AMBALAL KALIDAS,PRAJAPATI SHANKERBHAI PRABHUDASBHAI,UNITED INDIA INSURANCE CO LTD,PATEL NARSINHBHAI SHAMALBHAI,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
26670	FA/1698/2009	29/04/2009	G S R T C THROUGH LEGAL ADVISER,	MRS VASAVDATTA BHATT	RAMIBEN RANABHAI CHOUDHARI,RAVIN RANABHAI CHOUDHARI,ASHOK RANABHAI CHOUDHARI,USMANBHAI RAMSHERBHAI KARESHI	
26671	FA/1699/2009	07/03/2012	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JEMABEN WD/O NARAYANBHAI RABARI,VIJAYABEN NARYANBHAI RABARI MINOR THROUGH,MANABHAI HARIBHAI RABARI MINOR THROUGH,ZEMIBEN MANABHAI RABARI MINOR THROUGH,MALJIBHAI NARAYANBHAI RABARI MINOR THROUGH,BABABHAI CHELABHAI THAKOR,RAMESHBHAI PANCHABHAI THAKOR	RULE SERVED,MR BHAVIN S RAIYANI
26672	FA/1701/2009	03/07/2009	ORIENTAL INSURANCE COMPANY LTD THROUGH ITS,	(MR MAULIK J SHELAT)	KARSAN NARAN SIYANI (GONDALIYA),KUVARBEN W/O KARSAN SIYANI (GONDALIYA),VANEETABEN D/O KARSAN SIYANI (GONDALIYA),ARVINDBHAI MAVJIBHAI HIRANI	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
26673	FA/1702/2009	13/11/2009	THE ORIENTAL INSURANCE COMPANYLTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VESTA ANDARIYA RATHAVA,KAPURI VESTA RATHAVA,SUKUBHA BHAVARSING ZALA,N D ZALA	UNSERVED EXPIRED (N),MR LALJI R MOKARIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26674	FA/1703/2009	13/11/2009	THE ORIENTAL INSURANCE COMPANYLTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KHAMAKIBEN MANGUBHAI RATHAVA,RAMJIBHAI MANGUBHAI RATHAVA,SHANTABEN MANGUBHAI RATHAVA MINOR,KANUBHAI MANGUBHAI RATHAVA,SUMALIBEN MANGUBHAI RATHAVA MINOR,RAMILABEN MANGUBHAI RATHAVA MINOR,KAMLESHBHAI MANGUBHAI RATHAVA MINOR,MINABEN MANGUBHAI RATHAVA MINOR,NAVALSING DHIRUBHAI ZALA	UNSERVED EXPIRED (N),MR MTM HAKIM
26675	FA/1704/2009	13/11/2009	THE ORIENTAL INSURANCE COMPANYLTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KUCHALIBEN JALIYABHAI RATHAVA,DEVALIBEN JALIYABHAI RATHAVA,PRATAP JALIYABHAI RATHAVA,BHURIYA JALIYABHAI RATHAVA,MAKALIBEN JALIYABHAI RATHAVA,DILIPBHAI JALIYABHAI RATHAVA,BHAVSINGBHAI JALIYABHAI RATHAVA,DIVALIYA JALIYABHAI RATHAVA,ANGALIBEN JALIYABHAI RATHAVA,AKRAMBHAI JALIYABHAI RATHAVA,NAVALSING DHIRUBHAI ZALA	UNSERVED EXPIRED (N),MR MTM HAKIM
26676	FA/1705/2009	18/01/2010	A M C THROUGH SENIOR LEGAL ASSISTANT,	MS JIRGA D JHAVERI	VINESHKUMAR JAYANTILAL SAKARIA 2 SARVODAY COMMERCIAL CENTRE,	
26677	FA/1710/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	MS JIRGA D JHAVERI	IQBAL BARKATAKI SAIYED,	RULE SERVED
26678	FA/1711/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	MS JIRGA D JHAVERI	IQBAL BARKATAKI SAIYED,	RULE SERVED
26679	FA/1712/2009	26/03/2019	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	MS JIRGA D JHAVERI	IQBAL BARKATAKI SAIYED,	RULE SERVED
26680	FA/1714/2009	06/08/2009	THE MUNICIPAL CORPORATION OF AHMEDABAD,	MR JAYANT P BHATT	ANAND CHEM INDUSTRIES PVT LTD,	
26681	FA/1715/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26682	FA/1716/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26683	FA/1717/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26684	FA/1718/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26685	FA/1719/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26686	FA/1720/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26687	FA/1721/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26688	FA/1722/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26689	FA/1723/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26690	FA/1724/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26691	FA/1725/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26692	FA/1726/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26693	FA/1727/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26694	FA/1728/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26695	FA/1729/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26696	FA/1730/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26697	FA/1731/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26698	FA/1732/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26699	FA/1733/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26700	FA/1734/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26701	FA/1735/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26702	FA/1736/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26703	FA/1737/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26704	FA/1738/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26705	FA/1739/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26706	FA/1740/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26707	FA/1741/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26708	FA/1742/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26709	FA/1743/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26710	FA/1744/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26711	FA/1745/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26712	FA/1746/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26713	FA/1747/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26714	FA/1748/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26715	FA/1749/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26716	FA/1750/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26717	FA/1751/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26718	FA/1752/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26719	FA/1753/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26720	FA/1754/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26721	FA/1755/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26722	FA/1756/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26723	FA/1757/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26724	FA/1758/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26725	FA/1759/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26726	FA/1760/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26727	FA/1761/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26728	FA/1762/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26729	FA/1763/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26730	FA/1764/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26731	FA/1765/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26732	FA/1766/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26733	FA/1767/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26734	FA/1768/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26735	FA/1769/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26736	FA/1770/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26737	FA/1771/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26738	FA/1772/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26739	FA/1773/2009	17/06/2015	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	AHMEDABAD EDUCATION SOCIETY,	MR TEJAS P SATTA
26740	FA/1777/2009	01/04/2011	SUTHAR BHUPENDRAKUMAR VITTHALDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
26741	FA/1783/2009	01/03/2012	JOINT DIRECTOR & SUPPLY ENGINEER,	MR RITURAJ M MEENA	NILABHAI KHETABHAI CHAVDA,RUTULKUMAR NILABHAI CHAVDA MINOR THROUGH,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
26742	FA/1784/2009	11/05/2009	G S R T C,	MR HARDIK C RAWAL	MAMADBHAI BACHUBHAI SANGAR,RAVA VELA RAJGOR	
26743	FA/1785/2009	18/02/2014	ABDUL RAHIM MOHMOD BAGWALA,ISUB RAHIM MOHMOD BAGWALA	MR VIJAY N RAVAL	ADDITIONAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
26744	FA/1786/2009	05/05/2009	ORIENTAL INSURANCE CO LTD THROUGH MANAGER,	MR VASANTS SHAH	BHIKHIBEN BABUBHAI,ACHARYA PREMSWAMI L.R. OF DECD.,NARROTAMBHAI GOVINDBHAI	
26745	FA/1787/2009	05/05/2009	ORIENTAL INSURANCE CO LTD THROUGH MANAGER,	MR VASANTS SHAH	CHAMPABEN RAGHUBHAI,ACHARYA PREMSWAMI L.R. OF DECD.,NARROTAMBHAI GOVINDBHAI	
26746	FA/1788/2009	05/05/2009	ORIENTAL INSURANCE CO LTD THROUGH MANAGER,	MR VASANTS SHAH	BISMILLAHBEN YUSUFBHAI,ACHARYA PREMSWAMI L.R. OF DECD.,NARROTAMBHAI GOVINDBHAI	
26747	FA/1789/2009	05/05/2009	ORIENTAL INSURANCE CO LTD THROUGH MANAGER,	MR VASANTS SHAH	KANTABEN LABHUBHAI,ACHARYA PREMSWAMI L.R. OF DECD.,NARROTAMBHAI GOVINDBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26748	FA/1790/2009	22/02/2012	IFFCO- TOKIO GEN. INS.CO. LTD,	MR AJAY R MEHTA	SAVITABEN PRAVINBHAI MAKWANA L.R.OF PRAVINBHAI M MAKWANA,ASHISH PRAVINBHAI MAKWANA L.R.OF PRAVINBHAI M MAKWANA,KAJAL PRAVINBHAI MAKWANA L.R.OF PRAVINBHAI M MAKWANA,BHARATBHAI SAMATBHAI ODEDARA,ORIENTAL INSURANCE CO LTD,NILESHBHAI RAVJIBHAI ROJASARA	RULE SERVED,MS KARUNA V RAHEVAR
26749	FA/1791/2009	03/08/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL BABABHAI NATHABHAI DECEASED.,MS. SHANTABEN BABABHAI NATHABHAI (WIFE),MS. MANJULABEN BABABHAI(DAUGHTER),MS. NARMADABEN BABABHAI (DAUGHTER),MS. DHARMISHTABEN BABABHAI (DAUGHTER),MS. ARUNABEN BABABHAI (DAUGHTER),PATEL VITTHALBHAI NATHABHAI DECEASED.,MS. JIVUBEN (WIFE),MR. HASMUKHBHAI (SON),MR. RAMESHBHAI (SON),MR. KANUBHAI (SON),MR. VINUBHAI (SON),SPECIAL LAND ACQUISITION OFFICER ONGC	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),RULE SERVED
26750	FA/1792/2009	03/08/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	BAI JADIBEN WD/O BECHARJI JUVANJI,SPECIAL LAND ACQUISITION OFFICER ONGC	GOVERNMENT PLEADER,RULE SERVED,MR .B A PATEL
26751	FA/1793/2009	03/08/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL KASHIBHAI NAGARBHAI,PATEL CHUNIBHAI KASHIBHAI DECEASED.,MS.HIRABEN(WD/O PAAATEL CHUNIBHAI,MS. BHANUBEN (DAUGHTER),MR. BHAVNABEN (DAUGHTER),MS. SUDHABEN (DAUGHTER),MR. BHUPENDRABHAI (SON),MR. NAVINBHAI (SON),PATEL VITTHALBHAI KASHIBHAI,PATEL SHARDABEN RAMANBHAI,PATEL HEMABHAI SOMABHAI DECEASED.,MR. MANUBHAI HEMABHAI PATEL (SON),MR. RAMESHBHAI HEMABHAI PATEL (SON),MR. PARESH HEMABHAI PATEL(SON),PATEL KANUBHAI SOMABHAI,PATEL JAYANTIBHAI GANDABAHI,PATEL MADHUBEN GANDABHAI,PATEL BAKULBHAI GANDABHAI,PATEL KOKILABEN GANDABHAI,PATEL VINODKUMAR GANDABHAI,PATEL SUDHABEN GANDABHAI,PATEL KASHIBEN WD/O GANDABHAI KALIDAS,PATEL GORDHANBHAI PUNJABHAI,PATEL ASHOKKUMAR PUNJABHAI,PATEL BABUBHAI PUNJABHAI,PATEL INDIRABEN PUNJABHAI,PATEL VARSHABEN PUNJABHAI,GANGABEN WD/O PUNJABHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER ONGC	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR .B A PATEL
26752	FA/1794/2009	03/08/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL PASABHAI KAMABHAI DECEASED.,DECEASED RADHABEN(DECEASED WIFE),MR. BHAILALBHAI (SON),MS. CHAMPABEN (DAUGHTER),MS. SUBHADRABEN (DAUGHTER),MS. SHARDABEN (DAUGHTER),MS. REKHABEN (DAUGHTER),SPECIAL LAND ACQUISITION AI OFFICER ONGC	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),RULE SERVED,UNSERVED EXPIRED (R),MR .B A PATEL
26753	FA/1795/2009	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR BECHARBHAI KHUSHALBHAI,SOLANKI MANSUKHBHAI KHUSHALBHAI	RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
26754	FA/1796/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIBHAI GANGARAM,	(MR JIGNESH V PATEL)
26755	FA/1797/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI PARSHOTTAMDAS,	(MR JIGNESH V PATEL)
26756	FA/1798/2009	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KHODABHAI JAKSHIBHAI,	MR AV PRAJAPATI

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26757	FA/1799/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI AMBARAM,	(MR JIGNESH V PATEL)
26758	FA/1800/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHIBEN WD/O RAMABHAI PRABHUDAS,	(MR JIGNESH V PATEL)
26759	FA/1801/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI MAGJIBHAI HEIR OF PATEL RAMABHAI PRABHUDAS,	(MR JIGNESH V PATEL)
26760	FA/1802/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVANBHAI BECHARDAS,	(MR JIGNESH V PATEL)
26761	FA/1803/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI ISHWARDAS,	RULE SERVED
26762	FA/1804/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VIRAMBHAI JIVABHAI HEIR OF DECD.,RABARI TALJABHAI JIVABAHI HEIR OF DECD.	RULE SERVED
26763	FA/1805/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PALIBEN KESHAVLAL,PATEL RAJNIKANT KESHAVLAL,PATEL BIPINCHANDRA KESHAVLAL HEIR OF DECD.	(MR JIGNESH V PATEL)
26764	FA/1806/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MIRATBEN KHODIDAS HEMRAJBHAI HEIR OF DECD.,PATEL LALJIBHAI KHODIDAS HEIR OF DECD.	(MR JIGNESH V PATEL)
26765	FA/1807/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTIBEN WD/O PATEL BABABHAI BHAICHANDDAS,	(MR JIGNESH V PATEL)
26766	FA/1808/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUKUMAR KANTIBHAI CHHOTALAL,	
26767	FA/1809/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AMIR BHAMIYA,	
26768	FA/1810/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBIBI NIZAM UMAR,	
26769	FA/1811/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMAN CHHOTABHAI,	
26770	FA/1812/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAIYED ABDUL AHMAD,	
26771	FA/1813/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI BHIJIBHAI,	
26772	FA/1814/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHIBHAI BHIJIBHAI,	
26773	FA/1815/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI MADHAVBHAI,	
26774	FA/1816/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAFIJI ISA ISMAIL AMINISTRATOR OF ALI UMARJI ISA,	MR MM SAIYED
26775	FA/1817/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCCHODBHAI CHHOTABHAI KASHI,	
26776	FA/1818/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJUBHAI NAGINBHAI VALANAD,	
26777	FA/1819/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF MOHAMAD DAVI ADMINISTRATOR OF ADAM UMARJI VALI,	
26778	FA/1820/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF MOHAMAD DAVI ADMINISTRATOR OF ADAM UMARJI VALI,	
26779	FA/1821/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN AHMAD ABHRAM,ISMAIL AHMAD ABHRAM,ISAP AHMAD ABHRAM	
26780	FA/1822/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI MOHMED,YAKUB VALI MOHMED	
26781	FA/1823/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMA HAJI ISMAIL AHMAD VALI,HAJI YAKUB ISMAIL	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26782	FA/1824/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABBIR HAJI VALI VANZA,	
26783	FA/1825/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI AHMAD ADAM,IBRAHIM AHMAD ADAM	
26784	FA/1826/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM KABHAI NATHABHAI,	
26785	FA/1827/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI DEVABHAI,	
26786	FA/1828/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI MATHURBHAI,	MR MM SAIYED
26787	FA/1829/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAIJIBHAI BAKORBHAI,	MR MM SAIYED
26788	FA/1830/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI BHILAL,	MR MM SAIYED
26789	FA/1831/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KABHAI SHANKARBHAI,	
26790	FA/1832/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ICHHABEN DEVABHAI,	
26791	FA/1833/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRABHAI CHIMANABHAI,	MR MM SAIYED
26792	FA/1834/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAXABEN WD/O KANU GIRDHAR,	MR MM SAIYED
26793	FA/1835/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI KUBERBHAI,	
26794	FA/1836/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIDAS RANCHHODBHAI,	MR MM SAIYED
26795	FA/1837/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAILESHKUMAR BHUPENDRAKUMAR,	MR MM SAIYED
26796	FA/1838/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AKBARMIYA DULAMIYA,	MR MM SAIYED
26797	FA/1839/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HASANMIYA SAIDUMIYA,	MR MM SAIYED
26798	FA/1840/2009	02/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM ASMAL AHMAD,AHMAD ISE ADAM,IBRAHIM ISE ADAM,IQBAL ISE ADAM,ALI MOHMAD ADAM,ABDULLAH MUSA MOHAMED,ILYAS IBRAHIM,RAFIK IBRAHIM,AJIJ IBRAHIM	
26799	FA/1842/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRAHALADJI SHANKARJI,	MR DG SHUKLA
26800	FA/1843/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHANARJI BECHARJI SINCE DECD. THROUGH HEIR,THAKOR RAMESHJI BECHARJI,THAKOR SHARDABEN BECHARJI	,MR DG SHUKLA
26801	FA/1844/2009	21/02/2019	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KUNVARJI MOTIJI,THAKOR MULAJI MOTIJI,THAKOR GAMBHIRJI MOTIJI,THAKOR RAMAJI MOTIJI	MR DG SHUKLA
26802	FA/1845/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR TAKHAJI AMRAJI SINCE DECD. THROUGH HEIR,THAKOR BALDEVJI AMRAJI,THAKOR LADUBEN AMRAJI	,MR DG SHUKLA
26803	FA/1846/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHANKARJI DHIRAJI,	MR DG SHUKLA
26804	FA/1847/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI SAVDHANJI SINCE DECD. THROUGH HEIRS,THAKOR PRAHALADJI LAXMANJI,THAKOR KARSHANJI LAXMANJI,THAKOR JAYANTIJI TEJAJI,THAKOR SANKHAJI SAVDHANJI	,MR DG SHUKLA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26805	FA/1848/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI VIRABHAI SINCE DECD. THROUGH HEIRS,PATEL PRAHALADBHAI ISHWARBHAI,PATEL DASHRATHBHAI ISHWARBHAI,PATEL SATISHBHAI ISHWARBHAI	,MR DG SHUKLA
26806	FA/1849/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI BHUDARBHAI,PATEL PRABHURAM BHUDARBHAI,PATEL PRAVINBHAI BHUDARBHAI	MR DG SHUKLA
26807	FA/1850/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SHIVRAMBHAI,	MR DG SHUKLA
26808	FA/1851/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI SAVDHANJI,THAKOR RAMAJI SAVDHANJI SINCE DECD. THROUGH HEIRS,THAKOR MADHUBEN UDAJI,THAKOR CHATURJI UDAJI,THAKOR SUNILJI UDAJI,THAOR MEHULJI VARVAJI,THAKOR JAYANTIJI TEJAJI,THAKOR KARSHANJI LAXMANJI,THAKOR PRAHALADJI LAXMANJI,THAKORE UDAJI RAMAJI SINCE DECD THROUGH HEIRS,THAKOR MADHUBEN UDAJI,THAKORE CHATURJI UDAJI,THAKOR SUNILJI UDAJI,THAKOR REVAJI TEJAJI,THAKOR NAVAJI TEJAJI,THAKOR JASUBEN TEJAJI	,MR DG SHUKLA
26809	FA/1852/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI ISHWARLAL,	MR DG SHUKLA
26810	FA/1853/2009	14/03/2015	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBEN KANTIBHAI,PATEL SURESHBHAI KANTIBHAI,PATEL RAMESHBHAI KANTIBHAI,PATEL GAYATRIBEN KANTIBHAI	,MR DG SHUKLA
26811	FA/1854/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI CHHAGANBHAI,	MR DG SHUKLA
26812	FA/1855/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI NARANBHAI,	MR DG SHUKLA
26813	FA/1856/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SENDHAJI DHULAJI,	MR DG SHUKLA
26814	FA/1857/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MELAJI RAVJI,	MR DG SHUKLA
26815	FA/1858/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI MADHABHAI ETC.3,PATEL BHARATBHAI BABUBHAI	MR DG SHUKLA
26816	FA/1859/2009	21/02/2019	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DIWALIBEN VARVAJI,THAKOR JAVANJI VARVAJI,THAKOR BHIKHAJI VARVAJI,THAKOR AJMALJI VARVAJI	MR DG SHUKLA
26817	FA/1860/2009	08/12/2018	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALUBHAI LILABHAI,PATEL ISHWARBHAI LILABHAI	MR DG SHUKLA
26818	FA/1861/2009	21/02/2019	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI ISHWARLAL,PATEL PRAHALADBHAI ISHWARLAL	MR DG SHUKLA
26819	FA/1862/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI AMBARAM,PATEL HASMUKHBHAI AMBARAM,PATEL PRAVINBHAI AMBARAM	MR DG SHUKLA
26820	FA/1863/2009	21/02/2019	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI SAVDHANJI,THAKOR KARSHANJI LAXMANJI,THAKOR PRAHALADJI LAXMANJI	,MR DG SHUKLA
26821	FA/1864/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHURAM HARGOVANBHAI,PATEL PURIBEN D/O PATEL HARGOVANBHAI VIRABHAI	MR DG SHUKLA
26822	FA/1865/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SITARAM MULCHANDBHAI,PATEL DINESHBHAI MULCHANDBHAI,PATEL SOMABHAI MULCHANDBHAI	MR DG SHUKLA
26823	FA/1866/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI LILABHAI,PATEL ISHWARBHAI LILABHAI,PATEL MULCHANDBHAI RAMABHAI SINCE DECD. THROUGH HEIR	MR DG SHUKLA
26824	FA/1867/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL AMRATBHAI PITAMBER,	MR DG SHUKLA
26825	FA/1868/2009	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADHU GANDABHAI KALIDAS,	RULE SERVED

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26826	FA/1869/2009	22/01/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI CHATURDAS PATEL SINCE DECD. THROUGH HEIRS,PATEL MADHUBEN JAYANTIBHAI,PATEL SHAILESHBHAI JAYANTIBHAI,PATEL RENUKABEN JAYANTIBHAI,PATEL HANSABEN JAYANTIBHAI	,J K GANDHI
26827	FA/1870/2009	22/01/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANEKLAL PARSOTAMDAS PATEL,PATEL SHAKARIBEN MANEKLAL,PATEL ARAVINDBHAI MANEKLAL,PATEL KAMALESHBHAI MANEKLAL,PATEL ARUNABEN MANEKLAL,RAMILABEN ARAVINDBHAI,PATEL USHABEN MANEKLAL,ASHABEN MANEKLAL	,J K GANDHI
26828	FA/1871/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAKARABHAI PRAHALADBHAI PATEL SINCE DECD. THROUGH HEIRS,PATEL BALDEVBHAI SHAKARABHAI,PATEL RAMANBHAI SHAKARABHAI,PATEL RAMESHBHAI SHAKARABHAI	,RULE SERVED
26829	FA/1872/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANCHI DARVESHBHAI DAUDBHAI,	RULE SERVED
26830	FA/1873/2009	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAJI MASANGJI THAKOR,	RULE SERVED
26831	FA/1874/2009	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARBHAI PRAHALADBHAI PATEL,	(MR A J PATEL)
26832	FA/1875/2009	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI BHEMABHAI SENDHABHAI SINCE DECD. THROUGH HEIRS,PRAJAPATI JOITABHAI BHEMABHAI,PRAJAPATI JAYANTIBHAI BHEMABHAI,PRAJAPATI RAMESHBHAI BHEMABHAI,PRAJAPATI SANTOKBEN BHEMABHAI,PRAJAPATI LILABEN BHEMABHAI	,RULE SERVED
26833	FA/1876/2009	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI NATHABHAI SINCE DECD. THROUGH HEIRS,PATEL DILIPKUMAR RANCHHODBHAI,PATEL RAMILABEN RANCHHODBHAI,PATEL SUDHABEN RANCHHODBHAI,PATEL SANGITABEN RANCHHODBHAI	,RULE SERVED
26834	FA/1877/2009	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI MOHANDAS PATEL,	UNSERVED EXPIRED (R)
26835	FA/1878/2009	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI SHANKARBHAI PATEL,	RULE SERVED
26836	FA/1879/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI NARANDAS,KANJIBHAI NARANDAS SINCE DECD THRO.HEIRS AND L.RS.,SAVITABEN WD/O.KANJIBHAI NARANDAS,SHOBHANABEN KANJIBHAI,HANSABEN KAN JIBHAI,ARUNABENKANJIBHAI,MAHESHBHAI KANJIBHAI,RAJNIBHAI KANJIBHAI,PARSHOTTAMBHAI NARANDAS SINCE DECD.THR.HEIRS & L.RS.,BABUBEN PARSHOTTAMBHAI WD/O.PARSHOTTAMBHAI NARANDAS,SUDHIRBHAI PARSHOTTAMBHAI,RANJANBEN PARSHOTTAMBHAI,DIPAKBHAI PARSHOTTAMBHAI,GOPALBHAI PARSHOTTAMBHJAI	(MR A J PATEL)
26837	FA/1880/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI MANEKLAL OZA,	RULE SERVED,MR KM SHETH
26838	FA/1881/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANTANI JAYANTIBHAI BHALABHAI,	RULE SERVED,MR KM SHETH
26839	FA/1882/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL KHODIDAS DECEASED THRO LEGAL HEIRS,DECEASED PATEL PARSHOTTAMDAS MANILAL THRO HIS LEGAL HEIRS,VISHNUBHAI PARSHOTTAMDAS PATEL,LILABEN PARSHOTTAMDAS PATEL,SUBHADRABEN PARSHOTTAMDAS PATEL,CHETNABEN PARSHOTTAMDAS PATEL	,RULE SERVED

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26840	FA/1883/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED RAMABHAI JESINGBHAI TRIBHOVANDAS THRO HIS LEGAL HEIRS,DIWALIBEN RAMBHAI PATEL,JIVANBHAI RAMBHAI PATEL,GANPATBHAI RAMBHAI PATEL,JYOTSANABEN RAMBHAI PATEL	,RULE SERVED
26841	FA/1884/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL UMEDBHAI KHODIDAS DECEASED THRO LEGAL HEIRS,RAMABHAI UMEDBHAI,GANPATBHAI UMEDBHAI,BHARATBHAI UMEDBHAI,KANUBHAI UMEDBHAI	,RULE SERVED
26842	FA/1885/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDRIKABEN GORDANBHAI WD/O GORDANBHAI AMBARAM,	RULE SERVED
26843	FA/1886/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MANSANGJI RANGUJI,	UNSERVED EXPIRED (R)
26844	FA/1887/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAYSANGJI RANGUJI,	UNSERVED EXPIRED (R)
26845	FA/1888/2009	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI MANEKLAL,	RULE SERVED,MR KM SHETH
26846	FA/1889/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI NAGJIBHAI,	
26847	FA/1890/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI TRIBHOVANDAS,PATEL KHUSHALBHAI NAGJIBHAI	
26848	FA/1891/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI NAGJIBHAI,PATEL KHUSHALBHAI NAGJIBHAI	
26849	FA/1892/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI UKABHAI,	
26850	FA/1893/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAYALJI HANSRAJBHAI,	(MR A J PATEL)
26851	FA/1894/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUBHAI NAGJIBHAI,	
26852	FA/1895/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHADEVBHAI PRABHUBHAI,PATEL KESHAVLAL KUNVARBHAI	
26853	FA/1896/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BACHUBHAI DALABHAI,PATEL NANJIBHAI DEVJIBHAI,BACHUBHAI DEVABHAI PATEL,BECHARBHAI MAVJIBHAI PATEL	
26854	FA/1897/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARBHAI MAHADEVBHAI NARANDAS,PATEL MAHADEVBHAI DEVJIBHAI,MANIPUR GAM SAMASAT	
26855	FA/1898/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTIBHAI PARSHOTTAM DEVJIBHAI,PATEL PARSHOTTAMBHAI DEVJIBHAI,PATEL SHIVABHAI VIRJIBHAI	
26856	FA/1899/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GAGJIBHAI HIRABHAI PHULABHAI,PATEL HIRABHAI PHULABHAI,PATEL GAGJIBHAI HIRABHAI	
26857	FA/1900/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI KHUSHALBHAI DAHYABHAI,PATEL KHUSHALBHAI DAHYABHAI,PATEL NARANBHAI DAHYABHAI	
26858	FA/1901/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI JIVANBHAI,PATEL CHHAGANBHAI SENDHABHAI,PATEL MAGANBHAI DAHYABHAI	RULE NOT RECD BACK
26859	FA/1902/2009	12/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI DAHYABHAI,PATEL CHHAGANBHAI SENDHABHAI,PATEL MAGANBHAI DAHYABHAI	
26860	FA/1903/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUMBHAR NANABHAI RANCHHODDAS,	
26861	FA/1904/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN BABALDAS,	
26862	FA/1905/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKWANA JADIBEN SHANKARBHAI,	
26863	FA/1906/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHARDABEN WD/O HARIBHAI MANGALDAS,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26864	FA/1907/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI ISHWARDAS,PATEL KUBERBHAI ISHWARDAS	
26865	FA/1908/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI GANGARAM,	
26866	FA/1909/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIRAMBHAI GANGARAM,	(MR JIGNESH V PATEL)
26867	FA/1910/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR MORARBHAI DUNGARDAS,	
26868	FA/1911/2009	23/07/2009	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR BHIKHABHAI BECHARDAS,	
26869	FA/1912/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR SANTOKBEN JIVANBHAI,	
26870	FA/1913/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI AMBARAM,	
26871	FA/1914/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR GAFURBHAI CHHAGANBHAI,	
26872	FA/1915/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVANBHAI BECHARDAS,	
26873	FA/1916/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN WD/O LAXMANBHAI GANGARAMBHAI PATEL,VISHNUBHAI LAXMANBHAI PATEL HEIRS OF DECD.	
26874	FA/1917/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI KHODIDAS,PATEL CHATURBHAI KHODIDAS	
26875	FA/1918/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRABHAI RANCHHODBHAI,	
26876	FA/1919/2009	23/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUMBHAR SHANKARBHAI PASABHAI,	
26877	FA/1920/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI SIDIBHAI,JAGMAL JESINGBHAI	RULE SERVED,MR VIMAL M PATEL
26878	FA/1921/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARSHIBHAI NARANBHAI SINCE DECD. THROUGH HEIR,	MR VIMAL M PATEL
26879	FA/1922/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUKHADBHAI JESABHAI SINCE DECD THROUGH HEIR,	MR VIMAL M PATEL
26880	FA/1923/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESING PARBATBHAI,	MR VIMAL M PATEL
26881	FA/1924/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DODIYA MADHUBHAI RAMBHAI POA OF BAI VALIBEN MITHA,	MR VIMAL M PATEL
26882	FA/1925/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALABHAI RAJABHAI SINCE DECD. THRO' HEIR DHIRUBHAI MALABHAI,	MR VIMAL M PATEL
26883	FA/1926/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI MADHABHAI,	MR VIMAL M PATEL
26884	FA/1927/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBHAI KARSANBHAI,RAJUBHAI KARSANBHAI,KUSHAIBEN ARJANBHAI	RULE SERVED,MR VIMAL M PATEL
26885	FA/1928/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBHAI RAMBHAI DODIYA POA OF RAMBHAI MERAMANBHAI DODIYA,	MR VIMAL M PATEL
26886	FA/1929/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI VIRBHAN SINCE DECD. THRO'HEIR NONDHANBHAI JIVABHAI,	MR VIMAL M PATEL
26887	FA/1930/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBAT RAMBHAI SINCE DECD. THRO' HEIR SOMABHAI PARBATBHAI,	MR VIMAL M PATEL
26888	FA/1931/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI RAMBHAI,	MR VIMAL M PATEL
26889	FA/1932/2009	21/10/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESINHBHAI RAJABHAI,	MR VIMAL M PATEL

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26890	FA/1933/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRIEST OF RANCHOODJI LALJI TEMLE,	(MR A J PATEL)
26891	FA/1938/2009	05/03/2010	PREMILABEN PURSHOTTAMDAS RAVAL,VINOD PURSHOTTAMDAS RAVA;,BHAGWATIBEN PURSHOTTAMDAS RAVAL,GAYATRIBEN PURSHOTTAMDAS RAVAL	MR.HIREN M MODI	VARSHA VIJAY MEHTA,NEW INDIA INSURANCE CO LTD,VIJAY SHANKAR VAIJNTH YADAV	
26892	FA/1939/2009	14/10/2011	OIL & NATURAL GAS CORPN. LTD THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	DAYALJIBHAI GORDHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
26893	FA/1940/2009	14/10/2011	OIL & NATURAL GAS CORPN. LTD THROUGH GENERAL MANAGER,	M/S TRIVEDI & GUPTA	ZAVERBHAI AMARSHIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
26894	FA/1942/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMANBHAI GOVINDBHAI,JAGMAL LAKHMANBHAI,NAGAJAN LAKHMANBHAI	MR VIMAL M PATEL
26895	FA/1943/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAVBHAI GOVINDBHAI,VIRABHAI JADAVBHAI	MR VIMAL M PATEL
26896	FA/1944/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESH HAMIRBHAI,KARSHAN HAMIRBHAI	MR VIMAL M PATEL
26897	FA/1945/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARESH RAMABHAI,RAMESH RAMABHAI	MR VIMAL M PATEL
26898	FA/1946/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PITHABHAI GOVINDBHAI,	MR VIMAL M PATEL
26899	FA/1947/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI GOVINDBHAI,	MR VIMAL M PATEL
26900	FA/1948/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUPARI ARJANPARI,KISHANPARI CHHOTUPARI,MAHESHPARI CHHOTUPARI	MR VIMAL M PATEL
26901	FA/1949/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	HASSAN MUSSA SULEMAN,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26902	FA/1950/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	USUF MUSSA ABHARAMALI,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26903	FA/1951/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	ISMAIL MOHAMAD SALEH,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26904	FA/1952/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	HIMMATBAPU THROUGH HEIR DAHYABHAI HIMMATBHAI,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26905	FA/1953/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	MUSSA UMARJI ADAM BHAMA,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26906	FA/1954/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	IMARAN ISMAIL,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26907	FA/1955/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	HAJI ALI ADAM,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26908	FA/1956/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	ABDUL MOHAMAD,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26909	FA/1957/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	IMARAN ISMAIL,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH

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26910	FA/1958/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	ARVINDBHAI CHHOTUBHAI FAKIRA,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26911	FA/1959/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	JIVABHAI ISHVARBHAI,MANUBHAI ISHVARBHAI,SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26912	FA/1960/2009	11/05/2009	ONGC, P & A DEPT.,	MS KJ BRAHMBHATT	VALI MOHAMAD MUSSA SHETH,SPECIAL LAND ACQUISITION OFFICER, ONGC,STATE OF GUJARAT	GOVERNMENT PLEADER,MR KM SHETH
26913	FA/1961/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER ,NARMADA PROJECT, UNIT-4,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	PARBHUBHAI NAGJIBHAI,MADHUBEN KANUBHAI NAGJI,SAVITABEN PARBHUBHAI	MR CT JAGLAWALA
26914	FA/1962/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER ,NARMADA PROJECT, UNIT-4,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	HASMUKHBHAI DHULABHAI,	MR CT JAGLAWALA
26915	FA/1963/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER ,NARMADA PROJECT, UNIT-4,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	SOMABHAI AMBALAL,	MR CT JAGLAWALA
26916	FA/1964/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER ,NARMADA PROJECT, UNIT-4,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	MOHANBHAI CHUNILAL,CHIMANBHAI CHUNILAL	MR CT JAGLAWALA
26917	FA/1965/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER ,NARMADA PROJECT, UNIT-4,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	JASHUBHAI MOHANBHAI,ARVIND MOHANBHAI,RAMESHBHAI MOHANBHAI	MR CT JAGLAWALA
26918	FA/1966/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER ,NARMADA PROJECT, UNIT-4,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	HASMUKHBHAI MAGANBHAI PATEL,MAHENDRA MAGANBHAI PATEL,JAGDISH MAGANBHAI PATEL,HARSHAD MAGANBHAI PATEL,MANJULABEN MAGANBHAI PATEL,AMBABEN MAGAN RAMDAS	MR CT JAGLAWALA
26919	FA/1967/2009	19/06/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINABEN MUSABHAI ISE,	
26920	FA/1968/2009	19/06/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANGBHAI BECHARBHAI,	
26921	FA/1969/2009	19/06/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI DEVJIBHAI SINCE DECD.THRO'HEIRS VAJESANG SHANUBHAI,	MR VC VAGHELA
26922	FA/1970/2009	19/06/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI NATHABHAI SINCE DECD THRO' HEIRS,LALUBEN RAMJIBHAI NATHABHAI,VITTHALBHAI RAMJIBHAI,MAGANBHAI RAMJIBHAI,SUMANBEN RAMJIBHAI	
26923	FA/1971/2009	19/06/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI NARMADASHANKAR,	
26924	FA/1972/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI JIVRAJBHAI,	MR VIMAL M PATEL
26925	FA/1973/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI GOKALBHAI,	
26926	FA/1974/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI MADHABHAI,	
26927	FA/1975/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI MADHABHAI,	
26928	FA/1976/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI KESHUBHAI,	
26929	FA/1977/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAVJIBHAI PARBATBHAI,	
26930	FA/1978/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL KARSANBHAI,	
26931	FA/1979/2009	10/07/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL SHAMBHUBHAI,	

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26932	FA/1981/2009	29/08/2011	PATEL AMBALAL SHAMJIBHAI,	MR MITESH R AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER SABARKANTHA DISTRICT PANCHAYAT	RULE SERVED,MR MANISH J PATEL
26933	FA/1982/2009	05/02/2014	PATEL JAYANTIBHAI VAGHAJIBHAI,	(MR BD KARIA)	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
26934	FA/1983/2009	18/06/2009	A M C THROUGH MUNICIPAL COMMISSIONER,	MR HS MUNSHAW	KANAIYALAL NATVARLAL PATEL SINCE DECD. THROUGH HEIRS,DAKSHABEN KANAIYALAL PATEL,BHAVESH KANAIYALAL PATEL,MINAL KANAIYALAL PATEL,KANTILAL SANKALCHAND MODY	
26935	FA/1984/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	THAKOR BHUPATSANG DIPAJI,	MR AV PRAJAPATI
26936	FA/1985/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	VAKTAJI SAVAJI THAKOR THRO HEIR THAKOR BHIKHAJI VAKTAJI,	MR AV PRAJAPATI
26937	FA/1986/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	RABARI LILABHAI VARSHIBHAI,	MR AV PRAJAPATI
26938	FA/1987/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL MANORBHAI MOHANBHAI,	MR AV PRAJAPATI
26939	FA/1988/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL MANSUKHBHAI BABABHAI,	MR AV PRAJAPATI
26940	FA/1989/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL DAHYABHAI SHANKARBHAI THRO HEIR PATEL SHAILESHKUMAR,	
26941	FA/1990/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL RAMABHAI ISHWARBHAI,	MR AV PRAJAPATI
26942	FA/1991/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	THAKOR GAMBHIRJI HALAJI,	
26943	FA/1992/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL RAMABHAI HARGOVANDAS,	
26944	FA/1993/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	SAVITABEN WD/O AMRUTBHAI AMTHUDAS THRO ADMINISTRATOR,	MR AV PRAJAPATI
26945	FA/1994/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL NATVARLAL GANGARAMDAS,	MR AV PRAJAPATI
26946	FA/1995/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL RAMABHAI BECHARDAS,	MR AV PRAJAPATI
26947	FA/1996/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL MOHANBHAI SHANKARDAS THRO ADMINISTRATOR,	MR AV PRAJAPATI
26948	FA/1997/2009	05/05/2009	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL RAMESHBHAI GANDABHAI,PATEL MANILAL GANGARAMBHAI	
26949	FA/1998/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINU KARSANBHAI,	RULE SERVED
26950	FA/1999/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALBAIBEN BHIMABHAI,	UNSERVED EXPIRED (R)
26951	FA/2000/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHU NAUGHAN LAKHA,	RULE SERVED
26952	FA/2001/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAM NARAN,BHARAT NARAN	RULE SERVED,UNSERVED EXPIRED (R)
26953	FA/2002/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAPU LAKHA,	UNSERVED EXPIRED (R)
26954	FA/2003/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMAN JETHA,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26955	FA/2004/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWAN SANGA,	RULE SERVED
26956	FA/2005/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHA MAYA,	RULE SERVED
26957	FA/2006/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAN RUKHAD,	UNSERVED EXPIRED (R)
26958	FA/2007/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIBEN RAJABHAI,KHATU ALIAS GHATU RAJABHAI,DESHABHAI RAJABHAI,MINOR MANUBHAI RAJABHAI THRO LAXMIBEN RAJABHAI	RULE SERVED,UNSERVED EXPIRED (R)
26959	FA/2008/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNA BHAGWAN,	
26960	FA/2009/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALU KARNA,	UNSERVED EXPIRED (R)
26961	FA/2010/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKA SIDDI,	RULE SERVED
26962	FA/2011/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL KARSHAN,	UNSERVED EXPIRED (R)
26963	FA/2012/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVIND DEVSHI,	RULE SERVED
26964	FA/2013/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVA KANA RAM,	RULE SERVED
26965	FA/2014/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAGWAN NARAN,	RULE SERVED
26966	FA/2015/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGU HAJA BECHAR,	RULE SERVED
26967	FA/2016/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWAN UKA,	RULE SERVED
26968	FA/2017/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPRAI MANILAL PATEL,	RULE SERVED
26969	FA/2018/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJAN LAKHABHAI,	RULE SERVED
26970	FA/2019/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWAN HAMA,	RULE SERVED
26971	FA/2020/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULUBHAI MANIBHAI,	RULE SERVED
26972	FA/2021/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRA HAMIR,	RULE SERVED
26973	FA/2022/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODA NAUGHAN,	RULE SERVED
26974	FA/2023/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHAN MAYA,	RULE SERVED
26975	FA/2024/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLU HANU RAM,	RULE SERVED
26976	FA/2025/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHA RAMBHAI,	UNSERVED EXPIRED (R)
26977	FA/2026/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHA BHAGWAN,	RULE SERVED
26978	FA/2027/2009	07/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVIND KARSHAN JIVA,	RULE SERVED
26979	FA/2028/2009	13/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKORE SHAKRAJI MOHANJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26980	FA/2029/2009	13/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKORE BADARJI BAKORJI SINCE DECD. THROUGH HEIRS,ASHOKJI BARDARJI THAKORE,RAMESHJI BARDARJI THAKORE,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER, (MR A J PATEL)
26981	FA/2030/2009	13/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKORE RAMAJI BHALAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26982	FA/2031/2009	13/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	THAKORE HALIBEN RAISANGJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
26983	FA/2032/2009	11/10/2010	JYOTSNABEN JASHWANTBHAI DORIA,JETHIBEN HAMIRBHAI DORIA,RAHUL JASHWANTBHAI DORIA,PRIYANKA JASHWANTBHAI DORIA,MUKUNDBHAI JASHWANTBHAI DORIA	MR.HIREN M MODI	CHANDUJI DHIRAJI THAKOR,AMANKHAN HUSSAINKHAN PATHAN,UNITED INDIA INSURANCE CO.LTD.	RULE NOT RECD BACK, (MR MAULIK J SHELAT)
26984	FA/2033/2009	23/07/2013	YOGESHBHAI DHANJIBHAI THAKKER,	MR CHETAN K PANDYA	DILIPSINGH LALJI JIVANA SIVANA,RAMKISHAN UMARAOSINGH YADAV,ORIENTAL INSURANCE CO. LTD	RULE SERVED,RULE SERVED BY DS,MR RITURAJ M MEENA
26985	FA/2034/2009	07/05/2009	IQBAL MANSANG RAJ,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
26986	FA/2035/2009	07/05/2009	IBRAHIMBHAI BHARATSANG,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
26987	FA/2036/2009	07/05/2009	ISAQBHAI UDESANG,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
26988	FA/2037/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26989	FA/2038/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26990	FA/2039/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26991	FA/2040/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26992	FA/2041/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26993	FA/2042/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26994	FA/2043/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)
26995	FA/2044/2009	29/09/2009	BANNER CONSTRUCTORS & CONSULTANTS,	(MRS MAUNA M BHATT)	TELECOMMUNICATION CONSULTANTS INDIA LTD,PROJECT MANAGER,PROJECT MANAGER	(MR MEHUL R PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
26996	FA/2045/2009	25/06/2009	MENABEN WD/O DALJI SARDAR RAMATAR,	MR NIKUL K SONI	PARTHIBHAI HIRJIBHAI JUDAL,BHAGWANBHAI HIRJIBHAI JUDAL,HETIBEN NATHABHAI JUDAL,SHANATBEN NATHABHAI JUDAL,LILABEN NATHABHAI JUDAL,MANGUBEN NATHABHAI JUDAL,PARANBEN HIRJIBHAI JUDAL,ANJANA RAJSANG JITABHAI,ANJANA JIVABHAI JITABHAI,CHAUDHARI NARSINHBHAI DALJIBHAI,VARVADIYA MAGANBHAI SHANKARBHAI,PATEL JAYANTIBHAI HARJIVANDAS,PRAJAPATI RAMESHBHAI KANTIBHAI,MALI JAYESHKUMAR PARSOTTAMBHAI,BHATOL NARSINHBHAI VIRJIBHAI,PATEL ROHITBHAI JAYANTIBHAI,CHAUDHARY ADAMBHAI NARSHIRBHAI,CHAUDHARY HABIBBHAI NARSHIRBHAI,CHAUDHARY RASHIDABEN ADAMBHAI,CHAUDHARY HAMIDABEN HABIBBHAI,HETIBEN D/O ANJANA CHELA LALA RAMATAR,BABUBHAI SAMJIBHAI RAMATAR L.R.OF ANJANA SAMJI CHELA,GHEMARBHAI SAMJIBHAI RAMATAR L.R.OF ANJANA SAMJI CHELA,NATHABHAI SAMJIBHAI RAMATAR L.R.OF ANJANA SAMJI CHELA,SHANTABEN MOTIBHAI RAMATAR L.R.OF MOTIBHAI S RAMATAR,HAMUKHBHAI MOTIBHAI RAMATAR L.R.OF MOTIBHAI S RAMATAR,MAHESHBHAI MOTIBHAI RAMATAR L.R. OF MOTIBHAI S RAMATAR,GITABEN MOTIBHAI RAMATAR L.R.OF MOTIBHAI S RAMATAR,VIMLABEN MOTIBHAI RAMATAR L.R OF MOTIBHAI S RAMATAR	,MR HRIDAY BUCH
26997	FA/2046/2009	25/06/2009	HETIBEN D/O ANJANA CHELA LALA RAMATAR,BABUBHAI SAMJIBHAI RAMATAR L.R OF ANJANA SAMJI CHELA,GHEMARBHAI SAMJIBHAI RAMATAR L.R.OF ANJANA SAMJI CHELA,NATHABHAI SAMJIBHAI RAMATAR L.R.OF ANJANA SAMJI CHELA,SHANTABEN MOTIBHAI RAMATAR L.R. OF MOTIBHAI SAMJIBHAI,HASMUKHBHAI MOTIBHAI RAMATAR L.R.OF MOTIBHAI SAMJIBHAI,MAHESHBHAI MOTIBHAI RAMATAR L.R.OF MOTIBHAI SAMJIBHAI,GITABEN MOTIBHAI RAMATAR L.R. OF MOTIBHAI SAMJIBHAI,VIMLABEN MOTIBHAI RAMATAR L.R. OF MOTIBHAI SAMJIBHAI	MR BN PATEL	MENABEN W/O DHANRAJBHAI DEVJIBHAI CHAUDHARI,PARTHIBHAI HIRJIBHAI JUDAL,BHAGWANBHAI HIRJIBHAI JUDAL,HETIBEN NATHABHAI JUDAL,SHANTABEN NATHABHAI JUDAL,LILABEN NATHABHAI JUDAL,MANGUBEN NATHABHAI JUDAL,PARANBEN HIRJIBHAI JUDAL,ANJANA RAJSANG JITABHAI,ANJANA JIVABHAI JITABHAI,CHAUDHARI NARSINHBHAI DALJIBHAI,VARVADIYA MAGANBHAI SHANKARBHAI,PATEL JAYANTIBHAI HARJIVANDAS,PRAJAPATI RAMESHBHAI KANTIBHAI,MALI JAYESHKUMAR PARSOTTAMBHAI,BHATOL NARSINHBHAI VIRJIBHAI,PATEL ROHITBHAI JAYANTIBHAI,CHAUDHARY ADAMBHAI NARSHIRBHAI,CHAUDHARY HABIBBHAI NARSHIRBHAI,CHAUDHARY RASHIDABEN ADAMBHAI,CHAUDHARY HAMIDABEN HABIBBHAI	,MR HRIDAY BUCH
26998	FA/2053/2009	07/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	LEGAL HEIRS OF BHIKHABHAI ALIAS SAVJIBHAI,MANJULABEN BHIKHABHAI,KISHOR BHIKHABHAI,KAILASBEN BHIKHABHAI,GULAMRASUL UMARBHAI BELIM,LAKHMANBHAI VERSIBHAI RABARI,ORIENTAL INSURANCE CO. LTD.,ISHWARBHAI M. CHAUHAN	,(MR SANDEEP N BHATT)
26999	FA/2054/2009	06/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDALAL DHWARKADAS,PATEL ANILBHAI DHWARKADAS	MR AV PRAJAPATI
27000	FA/2055/2009	08/05/2009	S T CORPORATION,	MRS VASAVDATTA BHATT	JAHEDABANU MUSTAQ ADAM PATEL (BAKKALIYA),KAUSARBANU MUSTAQ PATEL MINOR,MOHMED MUSTAQ PATEL MINOR,SAKINABEN ADAMVALI PATEL,BHIKHABHAI MAGANBHAI MODI,JAVID ABDUL RAZAK MEMON,SADIQBHAI MOHMED AMIN DANGIWALA,IFFCO TOKIYO INSURANCE CO LTD	
27001	FA/2057/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL ZAVERBHAI,	MR KM SHETH
27002	FA/2058/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI DHULABHAI,	

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27003	FA/2059/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI CHANDUBHAI,	
27004	FA/2060/2009	05/07/2017	MEGHJIBHAI KALUBHAI SINCE DECD THROUGH HEIRS,	MR AMAR D MITHANI	RAMESH MOHANBHAI LODHARI,NATIONAL INSURANCE COMPANY LTD THROUGH MANAGER	RULE SERVED,MR DAKSHESH MEHTA
27005	FA/2061/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI SOMABHAI PATEL,	
27006	FA/2062/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI SHANUBHAI PATEL,	
27007	FA/2063/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI SOMABHAI PATEL,	
27008	FA/2064/2009	08/05/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI MAHAVBHAI PATEL,	
27009	FA/2066/2009	08/05/2009	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR AJAY R MEHTA	BHIKHUBHAI BHALABHAI PARMAR,NAVINCHANDRA RAMANLAL PANCHAL	
27010	FA/2067/2009	08/05/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	UMAR RAMJAN KUMBHAR,LATIF KUMBHAR	
27011	FA/2071/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KADAVAJI PATHAJI,THAKOR METHAJI PATHAJI	
27012	FA/2072/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL BHIKHABHAI NARMADASHANKAR,	MR AV PRAJAPATI
27013	FA/2073/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PASHAJI HAMIRJI,	MR AV PRAJAPATI
27014	FA/2074/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN AMRUTBHAI DUNGARBHAI,	
27015	FA/2075/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL BECHARDAS,	MR AV PRAJAPATI
27016	FA/2076/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DHANAJI SHANKARJI HEIRS OF DECD. SHANKARJI RAJAJI,THAKOR KADAVJI PATHAJI,THAKOR METHAJI PATHAJI	
27017	FA/2077/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI BECHARDAS,	
27018	FA/2078/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI MAFATLAL,	
27019	FA/2079/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GANDABHAI LALLUBHAI HEIRS OF DECD.LALLUBHAI VASHRAM,	
27020	FA/2080/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KARSHANBHAI MAIYAJIBHAI,	
27021	FA/2081/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JIVANBHAI LILABHAI,	
27022	FA/2082/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL KALABHAI MELABHAI,RAVAL BABUBHAI MELABHAI	
27023	FA/2083/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VISABHAI HALABHAI,	
27024	FA/2084/2009	12/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI NATHRHUBHAI HEIRS OF DECD.,	
27025	FA/2086/2009	08/05/2009	JASWANTBHAI NAGJIBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27026	FA/2087/2009	08/05/2009	JAGDISHBHAI MOHANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27027	FA/2088/2009	08/05/2009	RAMILABEN JAYANTIBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27028	FA/2089/2009	08/05/2009	MAHENDRABHAI MOHABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27029	FA/2090/2009	08/05/2009	RAJENDRABHAI RANCHHODBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27030	FA/2091/2009	08/05/2009	VINODBHAI MOTIBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27031	FA/2092/2009	08/05/2009	DESAIBHAI MATHURBHAI PATEL,JYOTSANABEN D/O DESAIBHAI MATHURBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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27032	FA/2093/2009	08/05/2009	RAMANBHAI TRIKAMBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27033	FA/2094/2009	08/05/2009	NARANBHAI RAMDAS,URMILABEN NARANBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
27034	FA/2095/2009	08/05/2009	MAGANBHAI KALABHAI SINCE DECD.THRO'HEIRS,MINABEN ARVINDBHAI MAGANBHAI (MINOR),AMRUTABEN ARVINDBHAI MAGANBHAI,HEMLATABEN ARVINDBHAI MAGANBHAI (MINOR),JAIMINBHAI ARVINDBHAI MAGANBHAI,URVASIBEN ARVINDBHAI MAGANBHAI(MINOR).	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27035	FA/2096/2009	08/05/2009	HARISHBHAI AMBALAL PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27036	FA/2097/2009	08/05/2009	RAJUBHAI CHHAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27037	FA/2098/2009	08/05/2009	BALKRUSHNA MAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27038	FA/2099/2009	08/05/2009	LAXMIBEN JIVANBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27039	FA/2100/2009	08/05/2009	NIRUBEN ASHWINBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27040	FA/2101/2009	08/05/2009	GOVINDBHAI ASHABHAI SINCE DECD. THROUGH HEIR,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27041	FA/2102/2009	08/05/2009	MAHENDRABHAI MOHABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27042	FA/2103/2009	08/05/2009	MANGALBHAI RANCHHODBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27043	FA/2104/2009	07/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	LEGAL HEIRS OF KUNVARBEN GOVINDBHAI,HARESHBHAI BHANJIBHAI RANPARA,GULAMRASUL UMARBHAI BALIN,DRIVER OF RICKSHAW NO. GJ-12-T5090, LAXMANBHAI V. RABARI,THE ORIENTAL INSURANCE CO.LTD.,ISHWARBHAI M. CHAUHAN	,(MR SANDEEP N BHATT),MS KARUNA V RAHEVAR
27044	FA/2105/2009	04/12/2009	AVALESH OIL INDUSTRIES THROUGH,	MR SATYEN B RAWAL	NATIONAL INSURANCE COMPANY,RAJUBHAI HEMUBHAI RAJPUT	RULE SERVED,MR SUNIL B PARIKH
27045	FA/2106/2009	06/08/2009	PATANWADIA VINODBHAI RAVJIBHAI,	MR AB ACHARYA	PATANWADIA RAMESHBHAI BECHARBHAI,PATANWADIA TARABEN RAMESHBHAI	MR HARSHADRAY A DAVE,MR HARDIK A DAVE
27046	FA/2107/2009	15/07/2009	BHARAT DHANVANTRAI SHUKLA,	MR VH DESAI	BINITA BHARAT DHANVANTRAI SHUKLA,	MR BHARAT R PANDYA
27047	FA/2109/2009	08/02/2012	GITABEN CHETANKUMAR NAYAK,	MS MEENU KUMAR	CHETANKUMAR AMRATLAL NAYAK,	MR NL RAMNANI
27048	FA/2113/2009	12/05/2009	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	FULABEN RAKESHBHAI PAVAR,KALPANABEN RAKESHBHAI PAVAR MINOR,CHITRAKUMARI RAKESHBHAI PAVAR MINOR,VISHALKUMAR RAKESHBHAI PAVAR MINOR,CHIMABHAI JIPARBHAI PAVAR,GUNTABEN CHIMANBHAI PAVAR,VANRAJBHAI TULSIRAM BHOYA,TULSIRAMBHAI SAKHARAMBHAI BHOYA	
27049	FA/2114/2009	12/05/2009	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	HIRUBEN RAJESHBHAI GANVIT,SUBHASHBHAI RAJESHBHAI GANVIT MINOR,MAMTABEN RAJESHBHAI GANVIT MINOR,HARESHBHAI RAJESHBHAI GANVIT MINOR,PANDABHAI JHIPARBHAI GANVIT,BUDHIBEN PANDABHAI GANVIT,VANRAJBHAI TULSIRAM BHOYA,TULSIRAMBHAI SAKHARAMBHAI BHOYA	
27050	FA/2116/2009	12/05/2009	NEW INDIA ASSURANCE CO. LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RAMRAJ CHINTAMANI YADAV,DHARSHIBHAI @ DHADSIBHAI PAUVABHAI @ PANCHABHAI,BABUBEN PANCHABHAI D/O DEVSINHBHAI,SAGARBHAI DEVSHIBHAI	
27051	FA/2117/2009	12/05/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	ALPESHBHAI RAMANBHAI RAVAL,PRAVINBHAI GALBHABHAI RAVAL,VIRABHAI HIRABHAI PATEL	

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27052	FA/2118/2009	12/05/2009	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,,	MR AJAY R MEHTA	JESSIBEN DAYABHAI BHANGI,PRAVINBHAI GALBHABHAI RAVAL,VIRABHAI HIRABHAI PATEL	
27053	FA/2119/2009	12/05/2009	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,,	MR AJAY R MEHTA	HINABEN MAHESHBHAI BHANGI,PRAVINBHAI GALBHABHAI RAVAL,VIRABHAI HIRABHAI PATEL	
27054	FA/2121/2009	25/11/2011	COSMOS COOPERATIVE BANK LTD,	(MR MB GANDHI),MR CHINMAY M GANDHI	ESS BEE FABRICS PVT. LTD,PRADEEP OVERSEAS PVT. LTD,JAGDISH J MEHTA C/O COOPERATIVE BANK OF	RULE UNSERVED,(MRS VD NANAVATI),MR KETAN D SHAH
27055	FA/2122/2009	12/05/2009	G S R T C,	MRS VASAVDATTA BHATT	NAYANABEN VIJAYKUMAR NAVNITLAL SHAH,KINJAL VIJAYKUMAR SHAH,PALAS VIJAYKUMAR SHAH MINOR,KALYANSINH VAJESINH SOLANKI	
27056	FA/2123/2009	25/11/2011	PRADIP OVERSEAS PVT. LTD,	MS ANUJA S NANAVATI	ESS BEE FABRICS PVT. LTD,COSMOS CO-OPERATIVE BANK LTD (MULTI STATE CO-OP BANK),JAGDISHBHAI J MEHTA C/O CO-OP. BANK OF AHMEDABAD	RULE SERVED,RULE UNSERVED,MR KETAN D SHAH
27057	FA/2124/2009	10/07/2015	JAGDISHBHAI CHUNIBHAI PATEL,	(MR PARESH M DARJI)	GANSHYAMBHAI KALIDAS PARMAR,GORDHANBHAI KHODABHAI PATEL,UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
27058	FA/2126/2009	12/05/2009	NATVARBHAI GOVINDBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27059	FA/2127/2009	12/05/2009	YOGENDRA NARSINHBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27060	FA/2128/2009	12/05/2009	SHANTILAL LAXMIDAS PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27061	FA/2129/2009	12/05/2009	DABHAIBHAI DADABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27062	FA/2130/2009	12/05/2009	MULJIBHAI RANCHHODBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27063	FA/2131/2009	12/05/2009	AMBALAL MAGANBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27064	FA/2132/2009	12/05/2009	RAMILABEN JAYANTIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27065	FA/2133/2009	12/05/2009	PRAMODBHAI BHAGWANBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27066	FA/2134/2009	12/05/2009	YASHVANTBHAI RANCHHODBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27067	FA/2135/2009	12/05/2009	JAGDISHBHAI MOHANBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27068	FA/2136/2009	12/05/2009	KESHRISANG MADAVSANG,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27069	FA/2137/2009	12/05/2009	RENUKABEN JAGDISHBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27070	FA/2138/2009	12/05/2009	NILESHKUMAR NARSINHBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27071	FA/2139/2009	12/05/2009	MAHENDRABHAI MULJIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27072	FA/2140/2009	12/05/2009	HARISHBHAI AMBALAL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27073	FA/2141/2009	12/05/2009	RAMDASBHAI ASHABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

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27074	FA/2142/2009	13/05/2009	VADODARA MUNICIPAL CORPORATION,	(MR YF MEHTA)	RAJIBHAI AMARSINH PARMAR,BAPALAL J PATEL CONTRACTOR	,MR DHAVAL N VAKIL
27075	FA/2145/2009	06/03/2012	MANJULABEN WIDOW OF RUPSING SUKABHAI TADVI BHIL,LEGAL HEIRS OF SUKABHAI NAPABHAI (DECD.),KALIBEN SUKABHAI,HEERABHAI SUKABHAI,MAGANBHAI SUKABHAI,CHHAGANBHAI SUKABHAI,MANSUKHBHAI SUKABHAI,KALIBEN SUKABHAI TADVI	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MS MEGHA JANI
27076	FA/2146/2009	06/03/2012	KANTABEN WIDOW OF BALVANTSINH DHIRABHAI DAMOR,LALIBEN WIDOW OF DHIRABHAI PARSINGBHAI DAMOR,SHANKARBHAI DHIRABHAI DAMOR	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27077	FA/2147/2009	06/03/2012	BIJALBHAI PARSINGBHAI DAMOR,DHANIBEN BIJALBHAI DAMOR	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27078	FA/2148/2009	06/03/2012	RUKHIBEN RAMJIBHAI BARIYA,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27079	FA/2149/2009	06/03/2012	JIVIBEN SHANKARBHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27080	FA/2150/2009	06/03/2012	KEVALSINH KALABHAI BHABHOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27081	FA/2151/2009	06/03/2012	SUSHILABEN KALABHAI BHAMBHOR (DECD.),KALABHAI DHIRABHAI BHAMBHOR	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27082	FA/2152/2009	06/03/2012	MINOR NAGINBHAI S/O. MANGALBHAI DHIRABHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27083	FA/2153/2009	06/03/2012	RAMESHBHAI BHARUBHAI BHAMBHOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27084	FA/2154/2009	06/03/2012	MANIBEN RATANBHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27085	FA/2155/2009	06/03/2012	JOSHILABEN NARVATBHAI DABHOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27086	FA/2156/2009	06/03/2012	LALITABEN CHHAGANBHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27087	FA/2157/2009	06/03/2012	NARVATSINH BIJALBHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27088	FA/2158/2009	06/03/2012	PARVATBHAI BIJALBHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27089	FA/2159/2009	06/03/2012	GANGABEN BHEMABHAI BAREIYA BHIL,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27090	FA/2160/2009	06/03/2012	TINABHAI BIJALBHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI

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27091	FA/2161/2009	06/03/2012	CHHAGANBHAI DHERABHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27092	FA/2162/2009	06/03/2012	REVTIBEN MALABHAI MONIYA,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27093	FA/2163/2009	06/03/2012	RATANBHAI DHIRABHAI DAMOR,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27094	FA/2164/2009	06/03/2012	GEETABEN DEEPSINH BARIYA BHIL,	MR MTM HAKIM	MOHANSINH CHANDRASINH BARIYA,RANCHHODBHAI LAXMANBHAI PATEL,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MS MEGHA JANI
27095	FA/2165/2009	13/05/2009	NEW INDIA ASSU.CO.LTD.PALANPUR,BANASKANTHA DISTRICT,	MR VIBHUTI NANAVATI	BHUPTAJI ODHARJI THAKOR,NARESHKUMAR SOMALAL BHATIYA,JEEVATBEN WIDOW OF VAJESINGH NATHUSINGH VAGHELA,AMARTBA VAJESINGH VAGHELA,BANKUSINGH @ MALAMASINGH VAJESINGH VAGHELA,CHANDRABA VAJESINGH VAGHELA (THAKOR),KUNVARBA VAJESINGH VAGHELA (THAKOR),SHARAVANSINGH VAJESINGH VAGHELA(THAKOR),KANUSINGH VAJESINGH VAGHELA(THAKOR), (MINOR)THRO'RESP.NO.3,	
27096	FA/2166/2009	13/05/2009	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	MAFAJI CHATURJI THAKORE,AJITIKUMAR KANTILAL PATEL,PRAJAPATI LILABEN W/O BABALDAS,PRAJAPATI SANTOKBEN W/O MANGALDAS	
27097	FA/2169/2009	13/05/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	GHANSHYAMBHAI VASHRAMBHAI PARMAR,SOMABHAI KANABHAI KOLI,RAGHAVBHAI LIMBABHAI SANIYA,ABDULBHAI SULEMANBHAI SOLANKI,NATIONAL INSURANCE COMPANY LTD	
27098	FA/2171/2009	16/07/2010	SAVITABEN LALJI GOHEL,	(MR AJ SHASTRI)	ANIL LALJI GOHEL,KANTABEN LALJI,RAMABEN LALJI,RAMESH LALJI,DINABEN LALJI,JASHUBEN LALJI,SHOBANABEN LALJI,PRAMILABEN LALJI	MS BANNA S DUTTA
27099	FA/2172/2009	13/05/2009	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,	MS MEGHA JANI	KARANBHAI SURESHBHAI DANTANI (VAGHRI, DATANIYA) ,MINOR,MAHENDRA HARJIVANDAS PANCHAL	
27100	FA/2174/2009	07/05/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH,	(MR MAULIK J SHELAT)	GHAMBHIRJI MAGANJI THAKOR,VANDANABEN GHAMBHIRJI THAKOR,SARLABEN LAVJIBHAI THAKOR,DHARMENDRA LAVJIBHAI THAKOR MINOR THROUGH,KANAJI AMTHAJI THAKOR,ABDULMIYA USMANBHAI SURTI	RULE NOT RECD BACK,RULE UNSERVED,MR VICKY B MEHTA
27101	FA/2175/2009	07/05/2012	ORIENTAL INSURANCE COMPANY LTD THRO'IT'S AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	BHARATJI JAVANJI THAKOR,KANAJI AMTHAJI THAKOR,ABDULMIYA USMANBHAI SURTI	SERVED BY RPAD (R),SERVED BY AFFIX. (R)
27102	FA/2176/2009	06/02/2015	MALUBEN W/O LEBABHAI HAVJIBHAI,LEBABHAI HAVJIBHAI @ SAVJIBHAI PARMAR	MR AV PRAJAPATI	RAJUBHAI ASIKHUSEN SHEKH,NATIONAL INSURANCE CO LTD	RULE SERVED,MR MEHUL SHARAD SHAH
27103	FA/2177/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI DAHYABHAI,	MR NV GANDHI
27104	FA/2178/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAM BHUDARBHAI,	
27105	FA/2179/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI BHUDARBHAI,	
27106	FA/2180/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI PREMJIBHAI,	
27107	FA/2181/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDALAL MOHANBHAI,	

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27108	FA/2182/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHAR MADHABHAI LEGAL HEIRS OF DECD.GORDHAN MADHABHAI &,GUNVANT GORDHANBHAI,PRANJIVAN GORDHANBHAI,KANCHANBEN GORDHANBHAI,KAMLABEN GORDHANBHAI	
27109	FA/2183/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI GOKALBHAI,	
27110	FA/2184/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI BHAVANBHAI,	
27111	FA/2185/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERBHAI BHAGAWANBHAI,	
27112	FA/2186/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI RAGHAVJIBHAI,	
27113	FA/2187/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI MADEVBHAI,	MR NV GANDHI
27114	FA/2188/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI KUNVERJIBHAI,	
27115	FA/2189/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI PUNJABHAI,	
27116	FA/2190/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI SAVJIBHAI,	
27117	FA/2191/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANHAI LAVJIBHAI,	
27118	FA/2192/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI KUNVERJIBHAI,	
27119	FA/2193/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL KHIMJIBHAI,	
27120	FA/2194/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARMANBHAI PANCHABHAI,	
27121	FA/2195/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYABEN RAVABHAI LEGAL HEIRS OF DECEASED RAVJI RUDA,JESHANGBHAI RAVABHAI,DEVDATBHAI RAVABHAI,KAMUBEN RAVABHAI,LABHUBHAI RAVABHAI,RATNABEN RAVABHAI	MR NV GANDHI
27122	FA/2196/2009	14/05/2009	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI PRABHUBHAI,	
27123	FA/2197/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	JAYANTILAL LAKHMANBHAI,	MR NV GANDHI
27124	FA/2198/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	GOVINDBHAI RATNABHAI DECEASED THRO LEGAL HEIRS,KARAMSHIBHAI GOVINDBHAI,GORDHANBHAI GOVINDBHAI,BHANJIBHAI GOVINDBHAI	
27125	FA/2199/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	GORDHANBHAI KUNVERJIBHAI,	
27126	FA/2200/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	KOLI MOHANBHAI MAKANBHAI DECEASED THRO LEGAL HEIRS,KOLI BLAUBEN W/O BECHARBHAI MOHANBHAI,KOLI SENDABHAI BECHARBHAI,KOLI VALJIBHAI BECHARBHAI	,MR NV GANDHI
27127	FA/2201/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	BECHARBHAI KUNVERJIBHAI DECEASED THRO LEGAL HEIRS,ARJANBHAI BECHARBHAI	
27128	FA/2202/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	THAKARSHIBHAI NAGJIBHAI DECEASED THRO LEGAL HEIRS,DINESH THAKARSHI,BALDEV THAKARSHI,SURESH THAKARSHI,HITESH THAKARSHI,SITABEN THAKARSHI	,MR NV GANDHI
27129	FA/2203/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	DHARMESHBHAI BHAVANBHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27130	FA/2204/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	RAMJIBHAI PUNJABHAI,	
27131	FA/2205/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	SAHUBEN WD/O PRAMJIBHAI PUNJABHAI,GOVINDBHAI PREMJIBHAI,SHIVLAL PREMJIBHAI,GORDHANBHAI PREMJIBHAI,MOHANBHAI PREMJIBHAI,KANJIBEN PREMJIBHAI,JAYABEN PREMJIBHAI	
27132	FA/2206/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	MANJIBHAI MOHANBHAI,	
27133	FA/2207/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	LALJIBHAI DEVJIBHAI,	
27134	FA/2208/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	HARJIBANBHAI DAHYABHAI,	
27135	FA/2209/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	KANTILAL KHIMDAS DECEASED THRO LEGAL HEIRS,MANSUKH KANTILAL,KANCHANBEN KANTILAL,HANSABEN KANTILAL,NARENDRABHAI KANTILAL,KUNDANBEN KANTILAL,PRABHABEN KANTILAL,ARVINDBHAI KANTILAL,LILABEN KANTILAL	
27136	FA/2210/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	CHHAGANBHAI KUNVERJIBHAI,	MR NV GANDHI
27137	FA/2211/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	BHANJIBHAI VASTABHAI DECEASED THRO LEGAL HEIRS,HIRABEN BHANJIBHAI,PANALAL BHANJIBHAI,DHARMESHBHAI BHANJIBHAI,JITENDRABHAI BHANJIBHAI,GITABEN BHAJIBHAI	,MR NV GANDHI
27138	FA/2212/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	ANANDIBEN VALJIBHAI,	MR NV GANDHI
27139	FA/2213/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	PARSHOTTAMBHAI BHUDARBHAI,	
27140	FA/2214/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	SHANTILAL LALJIBHAI,	
27141	FA/2215/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	PARSHOTTAMBHAI KHIMDAS,	MR NV GANDHI
27142	FA/2216/2009	14/05/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	AMBARAM SHIVLAL,	
27143	FA/2217/2009	23/08/2011	GENERAL MANAGER,	MR AJAY R MEHTA	HARISINH PRABHATSINH CHAUHAN,SPECIAL LAND ACQUSITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
27144	FA/2218/2009	14/05/2009	BAJAJ ALLIANZ GENERAL INSURANCCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHEBUBBHAI ISUBBHAI MAKRANI,NATVARBHAI MANHARBHAI PARMAR,CHHAGANBHAI NATHABHAI PARMAR	
27145	FA/2219/2009	14/05/2009	BAJAJ ALLIANZ GENERAL INSURANCCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHEBUBBHAI ISUBBHAI MAKRANI,NATVARBHAI MANHARBHAI PARMAR,KUSUMBEN WD/O SOMABHAI PARMAR LEGAL HEIR OF,RANJIT S/O SOMABHAI PARMAR LEGAL HEIR OF,JAPTABHAI S/O SOMABHAI PARMAR LEGAL HEIR OF	
27146	FA/2222/2009	03/08/2015	HDFC CHUBB INSURANCE CO. LTD,	MR SHALIN N MEHTA	DHURIBEN SHANABHAI DHANKA BHIL WD/O PARMAR,BHALSINGBHAI SHANABHAI DHANKA BHIL,LAXMANBHAI SHANABHAI BHIL,GAMABHAI SHANABHAI DHANKA BHIL,BHARATBHAI SHANABHAI DHANKA BHIL,SUSHILABEN SHANABHAI DHANKA MINOR THRO' RESP. NO.1,RAMILABEN SHANABHAI DHANKA MINOR THRO' RESP. NO.1,TARIFBHAI TAHIRBHAI DADI,E FUND INTERNATIONAL INDIA PVTLTD	NOTICE UNSERVED,RULE SERVED,MR MTM HAKIM
27147	FA/2223/2009	14/05/2009	AMBALAL KASHIBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
27148	FA/2224/2009	14/05/2009	KHUSHALBHAI @ JAGDISHBHAI CHHAGANBHAI,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	

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27149	FA/2225/2009	14/05/2009	MAHESHBHAI CHHOTABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27150	FA/2226/2009	14/05/2009	PATEL THAKORBHAI AMBALAL,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27151	FA/2227/2009	14/05/2009	NARSINHBHAI CHHITABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27152	FA/2228/2009	14/05/2009	AMBALAL CHHITABHAI PRAJAPATI,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27153	FA/2229/2009	14/05/2009	MULJIBHAI PARSHOTTAMBHAI,ISHWABHAI MULJIBHAI MAKWANA,DHANUBEN MULJIBHAI MAKWANA,USHABEN MULJIBHAI MAKAWANA,TAKHATSINGH MULJIBHAI MAKAWANA,VILASHBEN MULJIBHAI MAKWANA,RATANBEN WD/O MULJIBHAI PARSO-TTAMBHAI	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27154	FA/2230/2009	14/05/2009	NATVARSINH DAULATSINH RAJ,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27155	FA/2231/2009	14/05/2009	AJITSINH CHANDRASINH,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27156	FA/2232/2009	14/05/2009	JANAKBEN WD/O NIRMALSINH CHANDRASINH,SHITALBEN NIRMALSINH,ACHALASRAN NIRMALSINH	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27157	FA/2233/2009	14/05/2009	MAGANBHAI BHAIJIBHAI,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27158	FA/2234/2009	14/05/2009	PRABHAVATIBEN PRATAPSANG,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27159	FA/2235/2009	14/05/2009	BHIKHABHAI RANCHHODBHAI,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27160	FA/2236/2009	14/05/2009	SOMABHAI MADHAVSANG,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27161	FA/2237/2009	14/05/2009	CHANDRASANG MADHAVSANG,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27162	FA/2238/2009	14/05/2009	CHANDRASINH HIMMATSINH RANA,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27163	FA/2239/2009	14/05/2009	AMARSANG NATHUBHAI,	MR KM SHETH	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
27164	FA/2240/2009	15/12/2015	JANAKBHAI JAGDISHBHAI BHAGAT,	MR.HIREN M MODI	ASHWIN SHANTILAL PATEL,VINODBHAI RAMANBHAI BHAGAT,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED
27165	FA/2241/2009	23/09/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	ANSHIBAI PRAHLADBHAI CHAUDHARY,SIMRATHRAM VAKTARAM CHAUDHARY,DANIBEN SIMRATHRAM CHAUDHARY,NIRAMKHILADI RADHAKISHAN KHILADI @ RAMKHILADI,JAI BAJRANG TRANSPORT COMPANY	DELETED,RULE UNSERVED,MR ASHOK N PARMAR
27166	FA/2242/2009	12/08/2015	DINESHBHAI PALJIBHAI SOLANKI,	(MR FB BRAHMBHATT)	KOKILABEN DEVJIBHAI MAKWANA,	THAKKAR AND PAHWA ADVOCATES
27167	FA/2243/2009	15/07/2015	LAXMIBEN JADGISHBHAI,JYOTIBEN JADGISHBHAI,MUNNA	MR DAKSHESH MEHTA	JAGDISHBHAI NADLAL,	(MR UMESH A TRIVEDI)
27168	FA/2244/2009	20/07/2009	THE NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	MADUBEN MOTILAL TARAL,DRIVER & OWENR OF ST BUS H.N.CHARAN,GUJARAT STATE ROAD TRANSPORT CORORATION,DRIVER , OWNER & INSURER OF JEEP, RAGHUNATHGIRI LALGIRI,BALGER MOTIGER GOSAI	
27169	FA/2245/2009	03/07/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	SHIVSINGBHAI DHULSINGBHAI RATHOD,PATEL KANUBHAI BHOLIDAS	,RULE SERVED
27170	FA/2246/2009	18/06/2009	STATE OF GUJARAT THROUGH POLICE COMMISSIONER,	GOVERNMENT PLEADER	GHANIBHAI NABIBUX CHHIPA,	
27171	FA/2248/2009	04/10/2013	MEENABEN RAMESHBHAI RATHOD,	MR KASHYAP R JOSHI	VINAYBHAI ROOPSING GAMIT,NEW INDIA ASSURANCE CO.	RULE SERVED,MR SUNIL B PARIKH
27172	FA/2250/2009	01/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	SIDDIQUE MOHAMMED SAMOL,HAMIDABEN SIDDIQUE SAMOL,JAYDEVBHAI RAMANBHAI VANKAR,SHASHI M KAPADIA	RULE SERVED,MR MOHSIN M HAKIM
27173	FA/2251/2009	01/03/2012	DINESHBHAI GHANSHYAMBHAI PANDYA,DARSHANABEN DINESHBHAI PANDYA,KRUPALIBEN DINESHBHAI PANDYA,BHRUGINIBEN DINESHBHAI PANDYA	MR KASHYAP R JOSHI	CHANDUBHAI DALPATBHAI SUTHAR,NILESHBHAI HIRALAL MODI,UNITED INDIA INSURANCE CO LTD	RULE NOT RECD BACK,MS MEGHA JANI
27174	FA/2252/2009	02/03/2010	NANJIBHAI MALABHAI HARIJAN,	MS MAMTA R VYAS	PASCHIM GUJARAT VIJ COMPANY LTD,	MR RC JANI
27175	FA/2253/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI JETHABHAI,	
27176	FA/2254/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHUDABHAI PUNJABHAI PATEL,	

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27177	FA/2255/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKABHAI MAFTABHAI,	
27178	FA/2256/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDULAL SHIVLAL SINCE DECD. THROUGH HEIRS,MAHENDRA CHANDULAL,PREMILABEN CHANDULAL,BHANUMATIBEN CHANDULAL,USHABEN CHANDULAL,BANSILAL SHIVLAL SINCE DECD. THROUGH HEIRS,LILAVATIBEN BANSILAL,JITUBHAI BANSILAL,RAMESHCHANDRA BANSILAL,BHARATBHAI BANSILAL,DAHYABHAI SHIVLAL	
27179	FA/2257/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M P PANDYA (HEAD CLERK) HIGH SCHOOL,	
27180	FA/2258/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALITBHAI BALUBHAI,	
27181	FA/2259/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ATMARAM UGADCHAND,	
27182	FA/2260/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATISH HARIKRUSHNA PATEL,	
27183	FA/2261/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADILAL KESHABHAI PATEL,NATWARBHAI JIVABHAI PATEL ADMINISTRATOR OF JETALPUR	
27184	FA/2262/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI AMBALAL,SHANTABEN WD/O AMBALAL	MR YATIN SONI,MR HITESH B PATEL
27185	FA/2263/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI JETHABHAI,	
27186	FA/2264/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI SHAKARABHAI PATEL,	MR YATIN SONI,MR HITESH B PATEL
27187	FA/2265/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI HARIBHAI,	MR YATIN SONI,MR HITESH B PATEL
27188	FA/2266/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI RAMABHAI PATEL,	
27189	FA/2267/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL SHIVLAL PATEL,RAMANLAL SHIVLAL PATEL	
27190	FA/2268/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI ATMARAM PATEL,RASIKBHAI ATMARAM PATEL	,MR YATIN SONI,MR HITESH B PATEL
27191	FA/2269/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL AMBALAL,	
27192	FA/2270/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANEKLAL VANMALIDAS,	
27193	FA/2271/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI SOMNATH PATEL,	MR YATIN SONI,MR HITESH B PATEL
27194	FA/2272/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI VANMALIDAS,	MR YATIN SONI,MR HITESH B PATEL
27195	FA/2273/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI KHODABHAI,	MR YATIN SONI,MR HITESH B PATEL
27196	FA/2274/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI BHOGILAL PATEL,	
27197	FA/2275/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI MOHANBHAI,	MR YATIN SONI,MR HITESH B PATEL
27198	FA/2276/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI LALJIBHAI,ISHAVARBHAI LALJIBHAI,KASHIBEN LALJIBHAI	,MR YATIN SONI,MR HITESH B PATEL

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27199	FA/2277/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN WD/O POPATBHAI,	
27200	FA/2278/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI DUNGARDAS,	MR YATIN SONI,MR HITESH B PATEL
27201	FA/2279/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR KESHAVLAL,	
27202	FA/2280/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL CHIMANLAL PATEL,JIVIBEN CHIMANLAL PATEL	
27203	FA/2281/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI GOVINDBHAI,	
27204	FA/2282/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI NATWARBHAI POA OF JAGDISH RICE MILL,	
27205	FA/2283/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI JENABHAI,	
27206	FA/2284/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MATHURBHAI,	
27207	FA/2285/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI PRAHALADBHAI,	MR YATIN SONI,MR HITESH B PATEL
27208	FA/2286/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL,	MR YATIN SONI,MR HITESH B PATEL
27209	FA/2287/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAMUKHBHAI NATHABHAI PATEL,	
27210	FA/2288/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAUSHIK NARANBHAI PATEL,	
27211	FA/2289/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAGABHAI ASHABHAI,	MR YATIN SONI,MR HITESH B PATEL
27212	FA/2290/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALABHAI NARSHIBHAI,	
27213	FA/2291/2009	15/05/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI VALLABHABHAI SINCE DECD. THROUGH HEIRS,HASMUKHBHAI MANGALBHAI,JAYESHKUMAR MANGALBHAI,RAMESHBHAI VALLABHABHAI	
27214	FA/2294/2009	17/06/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	USMANBHAI IBRAHIMBHAI VOHRA,RAHIMABEN USMANBHAI VOHRA,KAILASHCHANDRA BANSAL C/O DECENT CARGO MOVERS	
27215	FA/2299/2009	23/06/2009	UNITED INDIA INSURANCE CO. LTD.,	MS MEGHA JANI	GITABEN CHAMPAKBHAI BHIL,MINOR MANISHABEN,MINOR ANILABEN,MINOR FALGUNIBEN,MINOR LALABHAI,KAMUBEN NARANDAS BHIL,BALDEVBHAI MANKABHAI DESAI,KARIMALI RAHIMBHAI SUNESARA,ORIENTAL INSURANCE CO. LTD.,VARDAR KESHARSINH RAJPUT,M.P. NAYAK	
27216	FA/2300/2009	27/07/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	PATEL SHAMBHU BHIMA CHOVATIYA,	RULE SERVED
27217	FA/2301/2009	27/07/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	RAJGOR BHOVAN JIVA,	UNSERVED EXPIRED (R)
27218	FA/2302/2009	27/07/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	PATEL RAMJI BECHAR,	UNSERVED EXPIRED (R)
27219	FA/2303/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	KANBI KARSHAN KARAMSHIBHAI SINCE DECD. THROUGH HEIRS,MOHANLAL KARSHAN MATHUKIYA,PANCHABHAI KARSHAN MATHUKIYA,CHHAGANLAL KARSHAN MATHUKIYA,SAMJUBHAI KARSHAN MATHUKIYA,KARSHAN MATHUKIYA THROUGH HEIRS,UKABHAI DAYABHAI,KANUBHAI DAYABHAI	,RULE SERVED,MR VIMAL M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27220	FA/2304/2009	27/07/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	POPATBHAI JASMATBHAI GUNDALIYA SINCE DECD. THROUGH HEIRS,RATANBEN POPATBHAI,LAKHMANBHAI POPATBHAI,HARIBHAI POPATBHAI,CHANDULAL POPATBHAI,CHHAGANLAL POPATBHAI MINOR,SHANTABEN POPATBHAI,UJIBEN POPATBHAI,PRABHABEN POPATBHAI MINOR	,RULE UNSERVED
27221	FA/2305/2009	27/07/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	KANBI VRAJLAL SAVJIBHAI SALADIYA,	UNSERVED EXPIRED (R)
27222	FA/2306/2009	27/07/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,COLLECTOR	GOVERNMENT PLEADER	HARIBHAI SAVABHAI SINCE DECD. THROUGH HEIRS,UKABHAI HARIBHAI,CHANDULAL HARIBHAI,ASHOK HARIBHAI,DUDHIBEN HARIBHAI,JIVIBEN HARIBHAI,DIWALIBEN HARIBHAI	,RULE SERVED
27223	FA/2307/2009	01/05/2018	ASGARALI HASANALI SINCE DECD. THROUGH HEIRS,MAIYAMBEN ASGARALI FOR SELF & LEGAL GUARDIAN OF,TASNIM ASGARALI,ALFIYA ASGARALI,HUSSIAN ASGARALI MINOR,MARIYAMBAI HASANALI SINCE DECD THROUGH HEIRS,SHABBIR HUSAIN HASANALI,TAIYABALI HASANALI	MR LR PATHAN,MR MA SAPA,MR MOHMMAD F SHAIKH	SHAMJI NANJI SOLANKI (DELETED),THA. BHARATBHAI KESHUBHAI UNADKAT (DELETED),GHABHARUBHAI BAHADURBHAI WALA,NEW INDIA INSURANCE CO LTD	DELETED,MR SANDIP C SHAH,MR DILIP L KANOJIYA,JAY P PATEL
27224	FA/2308/2009	05/02/2016	ABBASBHAI BABUBHAI MANSURI,	MR JM BAROT	DIVISIONAL CONTROLLER,ORIENTAL INSURANCE CO. LTD.	MRS VASAVDATTA BHATT,MS KARUNA V RAHEVAR
27225	FA/2309/2009	05/02/2016	ANISHBHAI ABBASBHAI MANSURI,	MR JM BAROT	DIVISIONAL CONTROLLER,ABBASBHAI BABUBHAI MANSURI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MRS VASAVDATTA BHATT,MS KARUNA V RAHEVAR
27226	FA/2310/2009	05/02/2016	ZAHIR MINOR S/O. ANISHBHAI ABBASBHAI MANSURI,	MR JM BAROT	DIVISIONAL CONTROLLER,ABBASBHAI BABUBHAI MANSURI,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MRS VASAVDATTA BHATT,MS KARUNA V RAHEVAR
27227	FA/2312/2009	01/09/2009	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RATILAL ANUPSINH SODHA PARMAR,MAHENDRASINH HIMATSINH SODHA PARMAR	MR AKHTAR N MALEK,MS AMRITA AJMERA
27228	FA/2314/2009	26/06/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,RAVIKANT FEDRICKBHAI KHRISTI	MS KIRAN D PANDEY	MANILAL MATHURBHAI JADAV SOLANKI,DIWALIBEN W/O MANILAL JADAV SOLANKI,AMRATBEN MULJIBHAI @ RAISANGBHAI JADAV SOLANKI'S,MANIBEN MULJIBHAI @ RAISANGBHAI JADAVJI SOALNKI'S,KIRITKUMAR VADILAL PANCHAL,VADILAL MAGANLAL PANCHAL,NEW INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
27229	FA/2315/2009	16/02/2016	SHAFIBHAI ABDULBHAI PANWALA,	(MR RM PARMAR)	ASSOCIATED ROAD CARRIERS,ORIENTAL INSURANCE CO. LTD.	MR IRSHADAHMAD B MEV,MS KARUNA V RAHEVAR,MR SHARIF H SHAIKH
27230	FA/2323/2009	13/12/2013	NAGINBHAI @ GHANSHYAMBHAI MAHADEVBHAI PATEL THRO'HEIRS,RANJANBEN NAGINBHAI PATEL,KULDEEPBHAI NAGINBHAI PATEL MINOR THROUGH,MITESHBHAI NAGINBHAI PATEL MINOR THROUGH,MAHADEVBHAI VITHALBHAI PATEL,KAMALABEN MAHADEVBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANPALKUMAR MANSUKHBHAI PATEL,MANSUKHBHAI ISHVARBHAI PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHASHIKANT S GADE
27231	FA/2324/2009	19/12/2013	CITIFINANCIAL CONSUMER FINANCEINDIA LTD,	(MR BR GUPTA),MR VIVEK B GUPTA	MONA BABULAL MISTRY,ARUNABEN B KHONA	RULE SERVED
27232	FA/2326/2009	16/06/2009	HARSHADKUMAR VADILAL PATEL,	(MR H A SHAH)	SADHNABEN HARSHADKUMAR PATEL,	

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27233	FA/2327/2009	17/06/2009	NEW INDIA ASSURANCE CO.LTD JAMNAGAR,	MR VIBHUTI NANAVATI	HARISHBHAI PARBATBHAI PIPROTAR,MAYUR RAMESHBHAI GANGALIYA,THRO'L.R.,RAMESHBHAI BHANABHAI GANGALIYA,GEETABEN RAMESHBHAI GANGALIYA	
27234	FA/2328/2009	17/06/2009	NEW INDIA ASSURANCE CO.LTD JAMNAGAR,	MR VIBHUTI NANAVATI	HARISHBHAI PARBATBHAI PIPROTAR,REKHA RAMESHBHAI GANGALIYA,THRO'L.R.,RAMESHBHAI BHANABHAI GANGALIYA,GEETABEN RAMESHBHAI GANGALIYA	
27235	FA/2329/2009	18/06/2009	SERVODAY ENGINEERING WORKS,	MR PREMAL S RACHH	EMPLOYEES STATE INSURANCE CORPORATION THROUGH,COLLECTOR	,MR SACHIN D VASAVADA
27236	FA/2330/2009	18/06/2009	ARPAN KANTILAL GAJJAR,	(MR PARESH M DARJI)	RAVI AMITKUMAR SONI,PRIYANKAR GOVINDJI SHAKYA,ORIENTAL INSURANCE COMPANY LIMITED	
27237	FA/2331/2009	18/06/2009	NEW INDIA ASSURANCE CO. LTD.,,	MS LILU K BHAYA	JIGNESH BACHUBHAI KODAWALA,DILIP KHIMJIBHAI TANK,KHIMJIBHAI MOHANBHAI TANK,NITINKUMAR BACHUBHAI KODAWALA	
27238	FA/2332/2009	18/06/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	CHAUHAN HARISINGH PADAMSINGH,THAKKAR PRAFULKUMAR BABUBHAI,IFFCO TOKIO INS. CO. LTD,RAGHNATHPURI GOVINDPURI GOSWAMI,VISNHUPURI RAGHNATHAPURI GOSWAMI,JAGDISHPURI RAGHNATHPURI GOSWAMI	
27239	FA/2333/2009	03/07/2015	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	BHAMIBEN JADAVBHAI KHAMBHALA,BHUPATBHAI SAMANTBHAI BABARIYA,LAXMANBHAI SAMANTBHAI BABARIYA,BHIKHABHAI GOGANBHAI	RULE SERVED,MR TUSHAR L SHETH
27240	FA/2335/2009	23/12/2009	JAYABEN MOHANBHAI,MOHANBHAI TAPUBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAVDASBHAI DUDABHAI,NATIONAL INSURANCE CO.LTD,REKHABEN ASHOKKUMAR DUDHERIYA,PRIYANKI ASHOKKUMAR DUDHERIYA,JAYDEVBHAI POPATBHAI RAHOD	NOTICE SERVED,MR MRUGEN K PUROHIT,MR DAKSHESH MEHTA
27241	FA/2336/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI JIVABHAI,	SERVED BY AFFIX. (R)
27242	FA/2337/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHOLABHAI BAVALBHAI SINCE DECD THROUGH HEIRS,HASMUKHBHAI DHOLABHAI,RAMABHAI HALUBHAI,SAJABEN HIRABHAI,VASANTBEN HIRABHAI	,RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
27243	FA/2338/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWANBHAI MANUBHAI,DEVUBHAI AMARSANDBHAI,DASHRATHBHAI AMARSANDBHAI	RULE SERVED
27244	FA/2339/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI FULI KAMABHAI D/O KAMABHAI JIVABHAI,	SERVED BY AFFIX. (R)
27245	FA/2340/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJBA SAMANTBHAI JEMABHAI,	SERVED BY AFFIX. (R)
27246	FA/2341/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRSAND RANCHHODBHAI SINCE DECD. THROUGH HEIRS,HALASBEN GAMBHIRSAND,JAKUBEN RANCHHODBHAI	,MR YATIN SONI,MR HITESH B PATEL
27247	FA/2342/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARABHAI RUDABHAI,	RULE UNSERVED
27248	FA/2343/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORU BHAI FULABHAI RATHOD,RANJITBHAI FULABHAI RATHOD	MR YATIN SONI,MR HITESH B PATEL
27249	FA/2344/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAVJIBHAI CHATURBHAI,RAMJIBHAI CHATURBHAI,FULJIBHAI CHATURBHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
27250	FA/2345/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI FULABHAI SINCE DECD. THROUGH HEIRS,MOHOBATSANG RAMABHAI,BHERUBHAI RAMABHAI,TAKHATSINH RAMABHAI	,RULE SERVED
27251	FA/2346/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANGI BHIKHABHAI DHANABHAI,	UNSERVED EXPIRED (R)

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27252	FA/2347/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI HIRABHAI,	RULE SERVED
27253	FA/2349/2009	22/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD,	MR SHALIN N MEHTA	USMANBHAI ALIBHAI KHORAJIYA,AMINABEN USMANBHAI KHORAJIYA,MEHBUBBHAI USMANBHAI KHORAJIYA	RULE SERVED
27254	FA/2350/2009	22/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	HERIS OF DECEASED PARBATBHAI RAMDEBHAI KARANGIYA,RAMDEBBHAI NARANBHAI KARANGIYA,DUDHBABEN RAMDEBBHAI KARANGIYA,RAKESHBHAI MAVJIBHAI CHAUHAN	,RULE SERVED,MR AMAR D MITHANI
27255	FA/2351/2009	18/06/2009	MUNICIPAL CORPORATION OF AHMEDABAD,	TANNA ASSOCIATES	BUILDWARA CORPORATION,	MR HIMMATLAL M MEHTA
27256	FA/2352/2009	18/06/2009	A'BAD MUNICIPAL CORPORATION,	TANNA ASSOCIATES	REDSONS PHARMACEUTICALS,	
27257	FA/2353/2009	21/06/2019	SAKAHRAM PANDURANG SHANE,	MR MTM HAKIM	JAGDISHBHAI MAHENDRABHAI PATHAK,DIPAKBHAI MAHENDRABHAI PATHAK,NATIONAL INSURANCE CO. LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MR VC THOMAS
27258	FA/2354/2009	03/08/2018	ANANDIBEN WD/O. KIRITKUMAR SANKALCHAND PATEL,HEMANGINI D/O KIRITKUMAR SANKALCHAND PATEL,PARAG S/O. KIRITKUMAR SANKALCHAND PATEL	MR BHARAT JANI	KANUBHAI BABUBHAI CHAUHAN,UNITED INDIA INSURANCE CO.LTD.	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
27259	FA/2355/2009	24/06/2009	UNITED INDIA INSURANCE CO LTD THROUGH,	MR VIBHUTI NANAVATI	LUPIN AGROCHEMCIALS (I) LTD,ASHOK B MEHTA,SANGITABEN ASHOKBHAI MEHTA AGED ABOUT 46 YRS.,HARNISH, S/O. ASHOKBHAI MEHTA AGED ABOUT 26 YRS,HINAL, D/O. ASHOKBHAI MEHTA AGED ABOUT 24 YRS.,SHAKUNTALABEN HASMUKHBHAI PARMAR WD/O HASMUKHBHAI PARMAR	,MR MANOJ SHRIMALI
27260	FA/2356/2009	01/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD,	MR SHALIN N MEHTA	LINABEN RAMJIBHAI BHADJA,ARCHANABEN RAMJIBHAI (MINOR),NIMESHBHAI RAMJIBHAI (MINOR),BHOVANBHAI KARSHANBHAI BHADJA,MANEKBEN BHOVABHAI BHADJA,MAHESHBHAI GOVINDBHAI BHADJA	RULE SERVED,MR MRUGEN K PUROHIT
27261	FA/2357/2009	09/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD,	MR SHALIN N MEHTA	BHARATBHAI RATNABHAI PARSANA,HEMLATABEN BHARATBHAI PARSANA,BHARATBHAI DINESHBHAI GAJERA,JIGNESHBHAI UKABHAI PARSANA,VARUN LAVJIBHAI LAKHANI	RULE SERVED
27262	FA/2358/2009	07/01/2016	ASHISH JAYANTILAL PARMAR - MINOR THRO' PRAVINABEN JAYANTILAL,	MR RAKESH B SHARMA	MANISHBHAI CHIMANLAL PARMAR,CHIMANLAL DHULABHAI PARMAR,NEW INDIA INSURANCE CO. LTD.	MR SHASHIKANT S GADE,MR AJAY L PANDAV
27263	FA/2359/2009	08/09/2009	ORIENTAL INSURANCE COMPANY LTD THROUGH ITS,	(MR MAULIK J SHELAT)	AMRUTBEN LAXMANBHAI HARIJAN,JITENDRA M PINDORIYA,MOHAMAD SALIM HAJI AAMAD SUMRA	RULE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
27264	FA/2360/2009	13/08/2009	ORIENTAL INSURANCE COMPANY LTD THROUGH ITS,	(MR MAULIK J SHELAT)	FATMABHAI ALIMAMAD BAYAD,HUSSAIM ALIMAMAD BAYAD MINOR,SHIRIN ALIMAMAD BAYAD MINOR,BHIMJI RAMJI HIRANI OWNER OF LAXMI CRUSH METALS	RULE SERVED
27265	FA/2361/2009	22/06/2009	IFFCO-TOKIO GEN. INS.CO. LTD,	MR AJAY R MEHTA	NAROTTAMBHAI JOITARAM PATEL,DASHRATHBHAI DUNGARDAS PATEL	,MR YATIN SONI
27266	FA/2362/2009	22/06/2009	IFFCO-TOKIO GEN. INS.CO. LTD,	MR AJAY R MEHTA	GOVINDJI SOMAJI THAKORE,DASHRATHBHAI DUNGARDAS PATEL	,MR YATIN SONI

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27267	FA/2363/2009	20/06/2009	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI MOHANBHAI SINCE DIED HIS HEIRS,DHULIBEN ISHWARLAL PATEL,PATEL VIJAYKUMAR ISHWARLAL,PATEL CHIMANLAL ISHWARLAL,PATEL HARSHADBHAI ISHWARLAL,PATEL REVABEN WD/O. KACHARDAS,KANTABEN ISHWARLAL PATEL WD/0 PRABHUDAS BHAGJIDAS	
27268	FA/2364/2009	23/06/2009	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHAMMAD VALI ISAP VALIIBRAHIM YAKUB UMARJI VALI,	
27269	FA/2366/2009	01/03/2012	FULIBEN WD/O JUGARSINH KALUSINH THAKOR,BHARATSINH JUGARSINH THAKOR,AJITSINH JUGARSINH THAKOR,SURSINH JUGARSINH THAKOR,SHANKARSINH JUGARSINH THAKOR	(MR PARESH M DARJI)	HIRABHAI SALAMBHAI BARAIYA,UNITED INDIA INSURANCE COMPANY LIMITED,UDEYSINH RATANSINH THAKOR,BHUPENDRASINH PRATAPSINH THAKOR	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
27270	FA/2367/2009	23/06/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KAILASBEN WD/O BABUBHAI PUNJABHAI PATEL,ASHISHKUMAR BABUBHAI PATEL PO.POGLU, TAL.PRANTIJ,,DHANJIBHAI PUNJABHAI PATEL DRIVER, TRACTOR NO.GJ-9E-7173,RASIKBHAI BHOLABHAI PATEL ONWER, TRACTOR NO.GJ-9E-7173	
27271	FA/2369/2009	07/05/2015	ANITA RAGHUVIRSINGH MANHAS,DIVYA RAGHUVIRSINGH MANHAS (MINOR),DIXA RAGHUVIRSINGH MANHAS (MINOR),BUADATTA RAMSINGH MANHAS,GITADEVI BUADATTA MANHAS	MR MOHSIN M HAKIM	MANIRAM KALURAM GAUR,PATEL DHARMESH GOPALBHAI,NEW INDIA ASSURANCE CO. LTD	DELETED,RULE SERVED,MR PALAK H THAKKAR
27272	FA/2371/2009	01/03/2012	SOMABHAI SUKKARBHAI PATEL,	MR.HIREN M MODI	SUBHASCHANDRA RAMBACHCHAN,UNITED INDIA INSURANCE CO LTD	MS MEGHA JANI,MR ADIL R MIRZA
27273	FA/2372/2009	01/03/2012	RATANBEN CHIMANBHAI PATEL,	MR.HIREN M MODI	SUBHASCHANDRA RAMBACHCHAN,UNITED INDIA INSURANCE CO LTD	MS MEGHA JANI,MR ADIL R MIRZA
27274	FA/2373/2009	30/06/2009	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	MADHUBEN WD/O RAMESHBHAI ISHWARBHAI PATEL,HEMANTBHAI RAMESHBHAI PATEL,BHAVNABEN RAMESHBHAI PATEL,HITESHBHAI RAMESHBHAI PATEL,VIPULBHAI SUBHASHBHAI MISTRY,I C I INDIA LIMITED	,MS ANUSHREE KAPADIA
27275	FA/2374/2009	24/06/2009	G S R T C THROUGH,	MS MONALI H BHATT	JUSAB JUMA JAT,	
27276	FA/2376/2009	08/09/2009	JESHURUN GEORGE CHRISTIAN,	MR ZUBIN F BHARDA	SHIMSHAY SHIRISHCHANDRA PARMAR,	MR NIRAV C THAKKAR
27277	FA/2377/2009	24/06/2009	VIRAMBHAI VAGHABHAI RABARI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27278	FA/2378/2009	24/06/2009	VELABHAI VAGHABHAI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27279	FA/2379/2009	24/06/2009	MAYABEN MOMBHAI RABARI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27280	FA/2380/2009	24/06/2009	MINABEN W/O BHACHUBHAI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27281	FA/2381/2009	24/06/2009	RAMESHBHAI AMBALAL RABARI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27282	FA/2382/2009	24/06/2009	RUDABHAI GELABHAI THROUGH HEIRS,RAMJIBHAI RUDABHAI,PRAGHABEN D/O RUDABHAI,RANUBEN W/O RUDABHAI,LILIBEN RUDABHAI,GOVIND S/O RUDABHAI MINOR	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27283	FA/2383/2009	24/06/2009	JASHUBEN THROUGH HEIR HIRABHAI THOBHANBHAI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27284	FA/2384/2009	24/06/2009	HIRABHAI THOBHANBHAI RABARI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27285	FA/2385/2009	24/06/2009	NIMUBEN KHEGARBHAI RABARI,	MR Y J PATEL	BHAGVANJIBHAI MOHANBHAI,UNITED INSURANCE COMPANY LTD	
27286	FA/2386/2009	07/02/2014	VINABEN MAFABHAI PARMAR WD/O MAFABHAI SOMABHAI PARMAR,JITENDRAKUMAR MAFABHAI PARMAR,PRAKASH KUMAR MAFABHAI PARMAR	MS SUNEETA R SHUKLA	REVIBEN SOMABHAI PARMAR,MAHENDRA KUMAR SOMABHAI PARMAR,DHANJIBHAI SOMABHAI PARMAR,GITABEN DHANJIBHAI PARMAR W/D OF DHANJIBHAI SOMABHAI PARMAR,CHANDRIKABEN DHANJIBHAI PARMAR,NAIMESHBHAI DHANJIBHAI PARMAR,KINJALBEN DHANJIBHAI PARMAR,MANHARBHAI DHANJIBHAI PARMAR,ASHOK KUMAR SOMABHAI PARMAR,ARJANBHAI DAHYABHAI MAKWANA,NARENDRABHAI DHARAMSHIBHAI DAWDA,GUJARAT STATE TRANSPORT CORPORATION,NEW INDIA INSURANCE LIMITED	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR CB DASTOOR,MR SANDIP C SHAH
27287	FA/2387/2009	25/06/2009	G S R T C THROUGH GENERAL MANAGER,	MR HS MUNSHAW	PRAKASH JAGRAM SONI,MUKESH JAGRAM SONI,SHAILESH JAGRAM SONI,SHABIRKHAN ALIAS SHAHBUDDIN BHAVRUKHAN SINDHI,ABHAYKHAN HAMIRKHAN,THE NEW INDIA INSURANCE CO LTD	,MR SHALIN N MEHTA
27288	FA/2388/2009	25/06/2009	G S R T C THROUGH GENERAL MANAGER,	MR HS MUNSHAW	PRAVINABEN MUKESH SONI,SHABIRKHAN @ SHAHBUDDIN BHAVRUKHAN SINDHI,ABHAYKHAN HAMIRKHAN,NEW INDIA INSURANCE CO LTD THROUGH DIVISIONAL MANAGER	,MR SHALIN N MEHTA
27289	FA/2389/2009	25/06/2009	G S R T C THROUGH GENERAL MANAGER,	MR HS MUNSHAW	RANMAL RAVTARAM GOR,SHABIRKHAN @ SHAHBUDDIN BHAVRUKHAN SINDHI,ABHAYKHAN HAMIRKHAN,NEW INDIA INSURANCE CO LTD THROUGH DIVISIONAL MANAGER	,MR SHALIN N MEHTA
27290	FA/2390/2009	25/06/2009	G S R T C THROUGH GENERAL MANAGER,	MR HS MUNSHAW	BHARURAM PREMARAM CHAUDHARY,SHABIRKHAN @ SHAHBUDDIN BHAVRUKHAN SINDHI,ABHAYKHAN HAMIRKHAN,NEW INDIA INSURANCE CO LTD THROUGH DIVISIONAL MANAGER	,MR SHALIN N MEHTA
27291	FA/2391/2009	25/06/2009	G S R T C THROUGH GENERAL MANAGER,	MR HS MUNSHAW	KHEMADEVI RANMAL GOR,SHABIRKHAN @ SHAHBUDDIN BHAVRUKHAN SINDHI,ABHAYKHAN HAMIRKHAN,NEW INDIA INSURANCE CO LTD THROUGH DIVISIONAL MANAGER	,MR SHALIN N MEHTA
27292	FA/2393/2009	09/12/2013	DINESHBHAI SHANKARBHAI THAKOR,	MR.HIREN M MODI	PRAVINBHAI PARSHOTTAMBHAI PATEL,HDFC GENERAL INSURANCE CO. LTD	RULE SERVED,MR SHALIN N MEHTA
27293	FA/2395/2009	24/06/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOGHIBEN WD/O BALDEVBHAI DEVABHAI BHARWAD,RAJANBEN BALDEVBHAI BHARWAD,AMRUTBHAI BALDEVBHAI BHARWAD,VIPULBHAI BALDEVBHAI BHARWAD,DEVABHAI MOTIBHAI BHARWAD,SURESHKUMAR SADAJI RAJPUT	
27294	FA/2396/2009	10/05/2012	G S R T C THROUGH DIVISIONAL OFFICE,	MS KIRAN D PANDEY	UMAR BUDHA SAMEJA F/O AMJAD UMAR SAMEJA,KULSUM UMAR SAMEJA M/O AMJAD UMAR SAMEJA,HUSEN UMAR SAMEJA,MANJIBHAI GOVINDBHAI VARSANI,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
27295	FA/2397/2009	23/11/2013	BAKULBHAI BHAILALBHAI SHAH,	MR.HIREN M MODI	SHIVAJI SABAJI CHAUHAN,PRAVINSINH P.ZALA,UNITED INDIA INSURANCE CO.LTD,D.D.JANI,ORIENTAL INSURANCE CO.LTD	RULE SERVED,(MR MAULIK J SHELAT),MR RITURAJ M MEENA
27296	FA/2399/2009	09/02/2012	AHMEDMIYA RASULMIYA MALEK,BASIRANBIBI AHMEDMIYA MALEK	MR MTM HAKIM	THE NATIONAL INSURANCE CO. LTD,SAHIDABIBI IMTIYAZ HUSSAIN MALEK	RULE SERVED,MR S M SOJATWALA
27297	FA/2400/2009	25/06/2009	G S R T C THROUGH DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	SHOAHEB ABBASBHAI SADLIWALA,BHARATKUMAR RAGUNATH PANCHAL	,MS. SHAILI A KAPADIA

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27298	FA/2401/2009	13/02/2014	LAKHMAN PUNJA,	MR SP MAJMUDAR	BHUPATBHA SAMAIYABHAI,INDIAN ROAD LINES PRO. PABUBHA V. MANEK,NATIONA INSURANCE CO. LTD.,KISHORE LALJI SIDDHPURA,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR NAGESH C SOOD,MR VIJAY H NANGESH
27299	FA/2402/2009	09/12/2013	RASHILABEN W/O NANUBHAI KIKANI,	MR LR PATHAN	MUKESHGIRI BHAGVANGIRI BAVAJI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
27300	FA/2403/2009	09/12/2013	LEGAL HEIRS OF DECD. KESHUBHAIVALLABHBHAI KIKANI,GOVINDBHAI KESHUBHAI KIKANI,NANUBHAI KESHUBHAI KIKANI	MR LR PATHAN	MUKESHGIRI BHAGVANGIRI BAVAJI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
27301	FA/2404/2009	20/03/2019	ISHWARBHAI KHIMABHAI PRAJAPATI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	VEERUBHAI RAJABHAI DANGAR,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
27302	FA/2406/2009	16/07/2013	ALKABEN ASHOKBHAI PATEL,	MR MTM HAKIM	ARVIND BHAILAL PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD	RULE SERVED,MRS VASAVDATTA BHATT
27303	FA/2407/2009	16/07/2013	ASHOKBHAI KASHIBHAI PATEL,ALKABEN ASHOKBHAI PATEL	MR MTM HAKIM	ARVIND BHAILAL PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD	RULE SERVED,MRS VASAVDATTA BHATT
27304	FA/2409/2009	12/12/2013	TULSABAI ANANDA PATIL,	MR SHAILESH C SHARMA	DECD. SAIYAD SAHURMIYA SAIYAD AADITASHA,AARIF YUNISHBHAI SHAIKH,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI
27305	FA/2410/2009	12/12/2013	ASHOK PANDURANG PATIL,	MR SHAILESH C SHARMA	DECD. SAIYAD SAHURMIYA SAIYAD AADITASHA,AARIF YUNISHBHAI SHAIKH,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI
27306	FA/2411/2009	12/12/2013	ISHWARBHAI MOTIRAM PATIL,	MR SHAILESH C SHARMA	DECD. SAIYAD SAHURMIYA SAIYAD AADITASHA,AARIF YUNISHBHAI SHAIKH,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI
27307	FA/2412/2009	22/02/2012	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	KANCHANBEN HARJIVANDAS CHAVDA,MAHESH HARJIVANBHAI CHAVDA MINOR THRO'RESP. NO.1,JYOTI HARJIVANBHAI CHAVDA MINOR THRO' RESP .NO.1,RATILAL HARJIVANBHAI CHAVDA MINOR THRO' RESP. NO.1,DEVJIBHAI MOHANBHAI CHAVDA,HIRABEN DEVJIBHAI CHAVDA,BALDEVBHAI GANGARAM PARMAR,GANIBHAI JAMBHAI SAMA (MUSLIM)	RULE SERVED,SERVED BY AFFIX. (R)
27308	FA/2414/2009	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI SUKHLAL VALAND THRO LEGAL HEIRS,DHIRAJLAL ARJANBHAI,CHANDULAL ARJANBHAI,GHANSHYAM ARJANBHAI,RASIKLAL ARJANBHAI,PRABHABEN ARJANBHAI,JAYABEN ARJANBHAI,DHANGAURIBEN ARJANBHAI	,RULE SERVED,MS AMRITA AJMERA
27309	FA/2433/2009	08/04/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALJIBHAI DUNGARBHAI,	RULE SERVED
27310	FA/2435/2009	08/04/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYABHAI ARJANBHAI,MANSANG ARJANBHAI	SERVED BY AFFIX. (R)
27311	FA/2436/2009	22/04/2019	JAYVANT ANANDRAO PATIL,	MR SHAILESH C SHARMA	SOMABHAI BABURAO BEHIRAM KOKANI,BHAGWAN OMKAR KANADE,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR RITURAJ M MEENA

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27312	FA/2437/2009	05/07/2019	PANKAJSINH PRATAPSINH BARAIYA,	ADVOCATE NOTICE SERVED,(MR LM CHHABLANI)	DRIVER OF RIXA NO. GJ-7T 739,ASHOKBHAI LAXMANBHAI THAKOR,INSURER OF RICKSHAW,DRIVER OF TRUCK TEMPO,JAWAHARSINH PUJANSINH PARMAR,NEW INDIA INSURANCE CO. LTD.	,RULE SERVED,MR PALAK H THAKKAR
27313	FA/2438/2009	26/06/2009	ABUT AMIN ISHRAIL AHMAD KHAN,DIGP,DIRECTOR OF BSF,UNION OF INDIA	MR DIVYESH SEJPAL	SOMABHAI ISHWARBHAI PARMAR,PURIBEN SOMABHAI PARMAR	
27314	FA/2439/2009	26/06/2009	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	GANI DAUD WAGHANI SINCE DECD. THROUGH HEIRS,FIRST WIFE & CHILDREN,SECOND WIFE & CHILDREN,LATIFABEN WD/O GANI WAGHANI,RAHIMABEN WD/O GANI WAGHANI,IQBAL S/O GANI,ROSHAN D/O GANI,BILAL S/O GANI,IRFAN S/O GANI,RESHMA D/O GANI,MAHAMMADHUSEN AHAMADBHAI VIRA,ORIENTAL INSURANCE CO.,MAGANLAL SHANKERLAL PATEL,NATHABHAI MAYABHAI ASWAR THRO'HEIR VILUBEN N ASWAR	
27315	FA/2440/2009	26/06/2009	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	MAMAD SIDDIQ SINCE DECD. THROUGH HEIRS,LATIFABAI SIDDIQ,HAVABAU SIDDIQ KOREJA,ZARINABEN SIDDIQ KOREJA,JAFFAR SIDDIQ KOREJA,MAHAMMADHUSEN AHAMADBHAI VIRA,ORIENTAL INSURANCE CO.,MAGANLAL SHANKERLAL PATEL,NATHABHAI MAYABHAI ASWAR THRO'HEIR-VILUBEN N ASWAR	
27316	FA/2441/2009	09/08/2019	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	NATHABHAI LAKHUBHAI L.R.OF BHANUBEN NATHABHAI PARMAR,KESARBEN NATHABHAI L.R.OF BHANUBEN NATHABHAI PARMAR,HITESHBHAI NATHABHAI L.R.OF BHANUBEN NATHABHAI PARMAR,(MINOR) TARAKBHAI NATHABHAI L.R.OF BHANUBEN NATHABHAI PARMAR,FIROZALI HASHANALI HANDA,BUKHARI MUSTAFA UMARMIYA,MAHENDRA NATHALAL,RAMESH NATHALAL,NARESH NATHALAL,BABULAL NATHALAL,ASHOKBHAI NATHALAL,VINOD NATHALAL,PUSPABEN NATHALAL,USHABEN NATHALAL	,DELETED,RULE SERVED,MS NAYANA V PANCHAL,HCLS COMMITTEE
27317	FA/2442/2009	15/12/2015	UNION OF INDIA,RAMNAVAL SHRI RAM SAMAJ YADAV	MR PARTHIV A BHATT	KADIRHUSSAIN KUTBUDDIN,	(MR PARESH M DARJI)
27318	FA/2445/2009	08/03/2016	KANKUBEN SOMABHAI BHEEL,VIPULBHAI SOMABHAI BHEEL MINOR,RAMILABEN SOMABHAI BHEEL MINOR,MAHESHBHAI SOMABHAI BHEEL MINOR,MANISHABEN SOMABHAI BHEEL MINOR,MANGUBEN DHULABHAI BHEEL	MR HARSHIT S TOLIA,MR PARTH S TOLIA	BHURABHAI KAYAMBHAI SINDHI,MANSUNGBHAI KAMABHAI PATEL,ORIENTAL INSURANCE COMPANY	RULE SERVED,MS KARUNA V RAHEVAR
27319	FA/2447/2009	08/08/2017	KASAM MAHAMAD BUDHA @ BHATUK,	MR MA KHARADI	FARUQ YUSUF DHESALI,NATIONAL INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI
27320	FA/2448/2009	07/07/2009	BLUEBIRD ULTRAMARINE INDUSTRIES PVT LTD,	MR KG SUKHWANI	REGIONAL DIRECTOR,	
27321	FA/2449/2009	29/06/2009	VIJAYDEEP SEVA TRUST - THRO' KISHORSING DOSUBHA JADEJA,	MR HARSHIT S TOLIA	JOINT CHARITY COMMISSIONER,ASST.CHARITY COMMISSIONER	
27322	FA/2450/2009	24/08/2009	NILESH NARIN RAJESH LAL,	MS ROMA I FIDELIS	KASHMIRA BHUPENDRABHAI BANKER,	MR HEMANT B RAVAL
27323	FA/2451/2009	29/06/2009	RAJENDRABHAI NANUBHAI PATEL,	MR PARTHIV B SHAH	TODAY'S INFRASTRUCTURE & CONSTRUCTION LTD,	
27324	FA/2453/2009	22/04/2019	BASHIRBHAI AMIRBHAI GORI,JAITUNBIBI BASHIRBHAI GORI,KHATUNBANU BASHIRBHAI GORI,ABDURRAHIM BASHIRBHAI	MR MA KHARADI	PANABHAI GORDHANBHAI NAYAK,NAVINCHANDRA SHANTILAL MEHTA,ORIENTAL INSURANCE CO LTD,SULAIMAN ABDUL MAJID MALA	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
27325	FA/2455/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBABEN MADHAVLAL,	MR HK TINDWANI

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27326	FA/2456/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SOLANKI SOMABHAI BABABHAI,	RULE SERVED
27327	FA/2457/2009	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VANKAR SANTOKBEN JIVANBHAI KARSHANBHAI SINCE DECD.THRO.HEIRS,VALJIBHAI JIVANBHAI VANKAR,SHANKARBHAI JIVANBHAI VANKAR,MANILAL JIVANBHAI SOLANKI,MADHUBEN JIVANBHAI VANKAR,BALDEVBHAI JIVANBHAI SOLANKI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
27328	FA/2458/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VANKAR BHIKHABHAI BECHARBHAI,	(MR JIGNESH V PATEL)
27329	FA/2459/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKWANA JADIBEN SHANKARBHAI,	(MR JIGNESH V PATEL)
27330	FA/2460/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKWANA SHIVABHAI AMRABHAI,	RULE SERVED
27331	FA/2461/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKWANA PASHABHAI AMARABHAI,	RULE SERVED
27332	FA/2462/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PASHIBEN WD/O MOHANBHAI JIVABHAI,	MR HK TINDWANI
27333	FA/2463/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VALABHAI JIVANBHAI HEIR OF VANKAR SANTOKBEN JIVANBHAI,	RULE SERVED
27334	FA/2464/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR AMBARAM BHIKHAJI,	(MR JIGNESH V PATEL)
27335	FA/2465/2009	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKOR MOTIJI PATHAJI SINCE DECEASED THROUGH HIS HEIRS,BANAJI MOTIJI,MANEKBEN MOTIJI,MADHIBEN MOTIJI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
27336	FA/2466/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI CHATURBHAI NARANBHAI,	RULE SERVED
27337	FA/2467/2009	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI AMBARAM MOTIBHAI,	UNSERVED EXPIRED (R)
27338	FA/2468/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI RANCHHODDAS,	(MR JIGNESH V PATEL)
27339	FA/2469/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ASHARAM RAYCHANDDAS,	(MR JIGNESH V PATEL)
27340	FA/2470/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RABARI BHAGAWANBHAI MALJIBHAI,	(MR JIGNESH V PATEL)
27341	FA/2471/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BABARJI VASTATJI THAKOR,	(MR JIGNESH V PATEL)
27342	FA/2472/2009	22/07/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JIVANBHAI HARIDAS,	(MR JIGNESH V PATEL)
27343	FA/2473/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARGOVANBHAI HIRABHAI AND ADMINISTRATOR,	MR AV PRAJAPATI
27344	FA/2474/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LAXMIBEN KALUBHAI ANDADMINISTRATOR,	MR AV PRAJAPATI
27345	FA/2475/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVRAMBHAI MAGANBHAI,	MR AV PRAJAPATI
27346	FA/2476/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAGDISHBHAI CHATURBHAI,	MR AV PRAJAPATI
27347	FA/2477/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARLAL ISHWARLAL,	MR AV PRAJAPATI
27348	FA/2478/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DWARKADAS PRABHUDAS PATEL THROUGH HEIR,	MR AV PRAJAPATI
27349	FA/2479/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL MANORDAS,	MR AV PRAJAPATI

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27350	FA/2480/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL HARGOVANBHAI,	UNSERVED EXPIRED (R)
27351	FA/2481/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI BABALDAS,	UNSERVED EXPIRED (R)
27352	FA/2482/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI ISHWARBHAI,	MR AV PRAJAPATI
27353	FA/2483/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL GOBARBHAI,	MR AV PRAJAPATI
27354	FA/2484/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI BABABHAI,	MR AV PRAJAPATI
27355	FA/2485/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI PARSHOTTAM,	MR AV PRAJAPATI
27356	FA/2486/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI ISHWARBHAI,	MR AV PRAJAPATI
27357	FA/2487/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI RAMABHAI,	UNSERVED EXPIRED (R)
27358	FA/2488/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI GOPALBHAI,	MR AV PRAJAPATI
27359	FA/2489/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI ISHWARBHAI,	UNSERVED EXPIRED (R)
27360	FA/2490/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KETANKUMAR ASHOKBHAI,	MR AV PRAJAPATI
27361	FA/2491/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUBHAI HARGOVANBHAI,	MR AV PRAJAPATI
27362	FA/2492/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANDAS DUNGARDAS,	MR AV PRAJAPATI
27363	FA/2493/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOPALBHAI KISHORBHAI,	MR AV PRAJAPATI
27364	FA/2494/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMICHAND KALUBHAI THROGUH HEIR,	MR AV PRAJAPATI
27365	FA/2495/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF PATEL RAIBEN JETHABHAI,	RULE SERVED
27366	FA/2496/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANLAL JIVRAM SINCE DECD. THROUGH HEIRS,RAJENDRAKUMAR MOHANLAL,AMBALAL JIVRAMDAS	,RULE SERVED,MR AV PRAJAPATI
27367	FA/2497/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI MANGALDAS,	UNSERVED EXPIRED (R)
27368	FA/2498/2009	18/10/2012	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAM PRABHUDAS,	MR AV PRAJAPATI
27369	FA/2499/2009	06/08/2015	THAKOR KESHAJI JESANGJI SINCE DECD. THROUGH HEIRS,THAKOR SHANTABEN AMRATJI,THAKOR RANCHHODJI AMRATJI,THAKOR DIVANJI AMRATJI,THAKOR BALDEVJI AMRATJI,THAKOR JUGAJI AMRATJI,THAKOR GALABJI AMRATJI,THAKOR RAISANGJI JESANGJI SINCE DECD. THROUGH HEIRS.,THAKOR FULABEN,THAKOR GITABEN FULAJI,THAKOR GANGIBEN FULAJI,THAKOR VISHNUJI FULAJI,THAKOR MANGIBEN FULAJI,THAKOR GOVINDJI FULAJI,THAKORE SARDARJI CHECHARAJI	APPEARANCE DELETED,MR AV PRAJAPATI,HL PATEL ADVOCATES	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
27370	FA/2500/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMBARAMJI MOHANJI,	RULE SERVED
27371	FA/2501/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VIRCHANDJI BABAJI,	RULE SERVED
27372	FA/2502/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MANSANGJI MANAJI,	RULE SERVED

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27373	FA/2503/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHANKARJI CHUNAJI,	RULE SERVED
27374	FA/2504/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTJI HALAJI THAKOR SINCE DECD. THROUGH HEIRS,THAKOR BABUJI AMRUTJI,THAKOR RAMUJI AMRUTJI,THAKOR KANUJI AMRATJI	,RULE SERVED
27375	FA/2505/2009	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MAFAJI VIHAJI,	UNSERVED EXPIRED (R)
27376	FA/2506/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRATAPSANG DESHALJI,	RULE SERVED
27377	FA/2507/2009	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BALSANG KAHARSANG,DECEASED THAKOR DHANAJI CHEHARSANG THROUGH HIS LEGAL HEIRS,DECEASED THAKOR CHATURBA DHANSANG (DECEASED WIFE),PUNJAJI DHANSANG,VINAJI DHANSNAG	,RULE SERVED,UNSERVED EXPIRED (R)
27378	FA/2508/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PUNJAJI GANESHJI,	RULE SERVED
27379	FA/2509/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULAJI JESANGJI SINCE DECD. THROUGH HEIRS,THAKOR LAXMIBEN DHULAJI,THAKOR KUNVARJI DHULAJI,THAKOR PARANBEN DHULAJI,THAKOR VELUJI DHULAJI	,RULE SERVED
27380	FA/2511/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR REVAJI SAVDHANJI,	SERVED BY AFFIX. (R)
27381	FA/2512/2009	11/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR NAGJI BADARJI,THAKOR VINUJI BADARJI,THAKOR MANUJI MOGHJI BADARJI,THAKOR BHARAJI BADARJI,THAKOR MOBATSANG BADARJI,THAKOR MAGHIBEN WD/O VANESANG BADARJI	RULE SERVED,MR. YOGENDRA THAKORE
27382	FA/2513/2009	16/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION (OWNER),SUKHDEVSINH RATUBHA ZALA (DRIVER) DEPOT MANAGER LIMADA	MS KIRAN D PANDEY	RAJIBEN SOMABHAI RABARI,SAMBHUBHAI SOMABHAI RABARI,BABUBHAI SOMABHAI RABARI,SHAILESHBHAI SOMABHAI RABARI,JAYRAMBHAI MALJIBHAI RABARI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR SANDIP C SHAH,MS KARUNA V RAHEVAR,MR ANAL S SHAH
27383	FA/2514/2009	16/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION (OWNER),SUKHDEVSINH RATUBHA ZALA (DRIVER) DEPOT MANAGER LIMADA	MS KIRAN D PANDEY	RAJIBEN BALDEVBHAI RABARI,GANDABHAI CHUDABHAI RABARI,JAYRAMBHAI MALJIBHAI DESAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR,MR ANAL S SHAH
27384	FA/2515/2009	12/09/2013	GENERAL MANAGER,	MR AJAY R MEHTA	BECHARJI BHAIJIJI THAKOR POA OF SOMIBEN MAFAJI THAKOR,PUNJAJI BECHARJI THAKOR,MAHOTJI BECHARJI THAKOR,BADARJI BECHARJI THAKOR,BHARATJI BECHARJI THAKOR,BECHARJI BECHARJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI
27385	FA/2516/2009	12/09/2013	GENERAL MANAGER,	MR AJAY R MEHTA	ARJANJI MAFAJI THAKOR,BABUJI SHAKARAJI THAKOR,SPECIAL LAND ACQUISITON OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
27386	FA/2517/2009	12/09/2013	GENERAL MANAGER,	MR AJAY R MEHTA	BECHARJI SOMAJI THAKORE,POONAJI SOMAJI THAKORE,ARJANJI MAFAJI THAKORE HEIR OF MAFAJI MAGANJI THAKORE,BABUJI SHAKARAJI THAKORE HEIR OF SHAKARAJI M THAKORE,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
27387	FA/2519/2009	01/07/2009	THAKOR TARABEN WD/O. VASTUJI KADVAJI,MINOR THAKOR RAMESHJI VASTUJI,MINOR THAKOR RANJITJI VASTUJI,MINOR THAKOR PRAKASHJI VASTUJI	MR AV PRAJAPATI	THAKOR DOMALJI MOVTAJI,THAKOR SARTANJI KACHARAJI,UNITED INDIA INSURANCE CO. LTD.	,(MR HASMUKH THAKKER)
27388	FA/2521/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL BECHARDAS PATEL,	MR KM SHETH
27389	FA/2522/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI AMBALAL,	MR KM SHETH

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27390	FA/2523/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED KUBERBHAI SHANKARDAS PATEL THRO HIS LEGAL HEIRS,DEC.SHANTABEN WD/O PATEL KUBERBHAI,NAVINBHAI S/O PATEL KUBERBHAI,BHARATBHAI S/O PATEL KUBERBHAI,GITABEN D/O PATEL KUBERBHAI	,MR KM SHETH
27391	FA/2524/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI RAMABHAI PATEL,	MR KM SHETH
27392	FA/2525/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI AJABHAI PATEL,	MR KM SHETH
27393	FA/2526/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI GOVINDBHAI AS L.R.OF GOVINDBHAI BHIKHABHAI PATEL,	MR KM SHETH
27394	FA/2527/2009	14/03/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI HIRABHAI PATEL,	MR KM SHETH
27395	FA/2528/2009	14/03/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI BHIKHABHAI PATEL,	MR KM SHETH
27396	FA/2529/2009	14/03/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANLAL KESHAVLAL PATEL,	MR KM SHETH
27397	FA/2530/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL JUGALDAS PATEL,	MR KM SHETH
27398	FA/2531/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI VALLABHDAS PATEL,	MR KM SHETH
27399	FA/2532/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED NATWARBHAI CHATURDAS PATEL THRO HIS LEGAL HIERS,MANGUBEN WD/O PATEL NATVARBHAI,AMRUTBHAI S/O PATEL NATVARBHAI,JASUBHAI S/O PATEL NATVARBHAI,POPATBHAI S/O PATEL NATVARBHAI,SUBHADRABEN D/O PATEL NATVARBHAI,JAYENDRABHAI @ DINESHBHAI S/O NATVARBHAI	,MR KM SHETH
27400	FA/2533/2009	12/11/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI GANGARAM PATEL,	MR KM SHETH
27401	FA/2534/2009	14/03/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOMTIBEN CHAGANBHAI PATEL,JAYANTIBHAI CHANGANBHAI PATEL,VISHNUBHAI CHAGANBHAI PATEL,MADHUBEN CHAGANBHAI PATEL,KAILASHBEN CHAGANBHAI PATEL,GEETABEN CHAGANBHAI PATEL,SHOBNABEN CHAGANBHAI PATEL	MR KM SHETH
27402	FA/2535/2009	01/12/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI BECHARDAS PATEL,	MR KM SHETH
27403	FA/2536/2009	30/06/2009	MUNICIPAL CORPORATION OF AHMEDABAD,	TANNA ASSOCIATES	DILIP D VAIDYA,	MR PRAKASH K JANI
27404	FA/2537/2009	22/02/2012	GUJARAT STATE AGRICULTURE & RURAL DEVELOPMENT BANK LTD,	MS LILU K BHAYA	KAILASHBEN GIRISHBHAI PATEL,PINALBEN GIRISHBHAI PATEL,AXAY GIRISHBHAI PATEL THRO' KAILASHBEN G PATEL,LALITABEN GORDHANBHAI PATEL,IQBALBHAI HASANBHAI MODI,UMARBHAI KAMALBHAI SIDDI	RULE SERVED BY DS,MR.HIREN M MODI
27405	FA/2538/2009	01/07/2009	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	CHAUHAN PRAKASHJI SOMAJI,SURESHCHANDRA KODARBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,PRAVINJI BHAGWANJI	
27406	FA/2539/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	RAVAJIBHAI NATVARBHAI PATEL,ARVINDBHAI NATVARBHAI PATEL,JAYANTIBHAI NATVARBHAI PATEL,MANUBHAI NATVARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
27407	FA/2540/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	MAFAJI MAGANJI THAKOR THROUGH HEIRS,ARJANJI MAFAJI THAKOR,POONAJI SOMAJI THAKOR,BECHARJI SOMAJI THAKOR,BABUJI SHAKARAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI

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27408	FA/2541/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN.LTD,	MR AJAY R MEHTA	PRAHLADJI GABHAJI THAKOR,RAMESHJI GABHAJI THAKOR,JUGAJI BHIKHAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
27409	FA/2542/2009	09/09/2014	MALTIBEN CHANDRAKANT MEHTA,	MR VILAV K BHATIA	MAHESH BABULAL TRIVEDI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
27410	FA/2545/2009	15/03/2016	SUMEET OMPRAKASH SHARMA,	MR DG CHAUHAN	BHIKHABHAI JIVABHAI AYAR @ DEV,JIVABHAI MERAMBHAI AYAR @ DEV,NATIONAL INSURANCE CO LTD,SAJANBHAI MIRABHAI BHARWAD,MOHANBHAI MIRBHAI BHARWAD,NATIONAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA
27411	FA/2546/2009	10/05/2019	G S R T C THROUGH DIVISIONAL CONTROLLER,SABBIR ABDULKARIM GHANCHI (KHEDAPAWALA)	MRS VASAVDATTA BHATT	LALITABEN RAYJIBHAI GARASIYA,MITESH RAYJIBHAI GARASIYA MINOR,SARLA RAYJIBHAI GARASIYA MINOR,NANJIBHAI DAULATBHAI GARASIYA,SUMIBEN NANJIBHAI GARASIYA	RULE SERVED
27412	FA/2548/2009	26/10/2009	MINAKSHIBEN W/O ASHOKKUMAR BHAGWANDAS PATEL,KALPESH S/O TASVINABEN RASHMIKANT PATEL,JAGDISHBHAI CHIMANLAL PATEL,USHABEN W/O RAMESHCHANDRA JAGANNATH PATEL	MR RC JANI	KANTIBHAI AMBALAL PATEL,SVARAJ NARBHESHANKER PANERI,CHANDRIKABEN S/O MADANMOHAN NAVINCHANDRA PATEL,BINABEN W/O HEMANTKUMAR KANTILAL PATEL	,MR HRIDAY BUCH,MR LALJI R MOKARIA
27413	FA/2551/2009	23/04/2010	CHANDRAKANTA DINESH PATEL,DINESHBHAI KANTIBHAI PATEL	MR. BK. RAJ	INDIAN OVERSEAS BANK,BABUBHAI NARBHERAM VANAND,DIPAKBHAI DHANRAJ BOKADE	NOTICE NOT RECD BACK,NOTICE SERVED,MR ANIP A GANDHI
27414	FA/2552/2009	25/11/2013	MANISHABEN VIJAYBHAI RATHOD,	MS. SHAILI A KAPADIA	SAMSUBHAI DHANJIBHAI BARIYA,SUDHAKAR SHANTILAL VADWALA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS HINA DESAI
27415	FA/2554/2009	09/02/2015	ORIENTAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	URMILABEN JAGDISHBHAI BHAVSAR(VARLI),AVINASH JAGDISH BHAVSAR(MINOR),MUNNI JAGDISH BHAVSAR (MINOR),VIKASH JAGDISH BHAVSAR(MINOR),VESTI RAGHU BHAVSAR,SAMPATHBHAI BHAGUBHAI PATEL	RULE SERVED
27416	FA/2555/2009	02/07/2009	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	DAKSHABEN PARSHOTTAMBHAI,DIPAKBHAI PARSHOTTAMBHAI,KIRTIBEN PARSHOTTAMBHAI,LAVUJI DINAJI BHATI (VANJARA),SOGAJI ALIAS CHOGAJI BHATI (VANJARA)	
27417	FA/2563/2009	28/08/2009	NATIONAL INSURANCE CO.LTD.,	MR MEHUL SHARAD SHAH	KANUBHAI PASHABHAI PATEL,NATHIBEN KANUBHAI PATEL,SANDIP JAGDISHCHANDRA JAIN	RULE SERVED
27418	FA/2564/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI HARGOVANDAS,	MR AMIT C NANAVATI
27419	FA/2565/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JOITIBEN MADHAVDAS,	
27420	FA/2566/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI JETHIDAS,	MR AMIT C NANAVATI
27421	FA/2567/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI HEMCHAND DAS DECD. THRO HEIRS,PATEL SANTOKBEN PARSHOTTAMBHAI,PATEL BHARTIBEN PARSHOTTAMBHAI,PATEL RINKUBEN PARSHOTTAMBHAI,PATEL FALGUNIBEN PARSHOTTAM BHAI,PATEL SHWETABEN PARSHOTTAMBHAI,PATEL JIGARKUMAR PARSHOTTAM BHAI	,MR AMIT C NANAVATI
27422	FA/2568/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI KASHIRAM,	MR AMIT C NANAVATI
27423	FA/2569/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI SHANKARBHAI,	MR AMIT C NANAVATI
27424	FA/2570/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANAIYALAL SHAMBHUBHAI,	MR AMIT C NANAVATI
27425	FA/2571/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI CHELABHAI,	
27426	FA/2572/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MITHABHAI BABHAIDAS,	MR AMIT C NANAVATI

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27427	FA/2573/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI SHAMBHUBHAI,	MR AMIT C NANAVATI
27428	FA/2576/2009	25/07/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHANCHALBEN WD/O BABUBHAI HARIJAN,MUKESHKUMAR BABUBHAI HARIJAN,ARJUNBHAI BABUBHAI HARIJAN,NARESHKUMAR BABUBHAI HARIJAN,JEETENDRAKUMAR BABUBHAI HARIJAN,BHIKHABHAI BABRABHAI HARIJAN,SIVIBEN @ SAVITABEN BHIKHABHAI HARIJAN,GAURANGBHAI KIRITKUMAR UPADHYAY,MOHAMMAD SOYAB ISMAIL GUNIYA	RULE SERVED,MR MTM HAKIM
27429	FA/2577/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHANTABEN VINUBHAI,	
27430	FA/2578/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANGUBEN WD/O REVABHAI,PATEL RAMILABEN WD/O MANILAL REVABHAI,PATEL PINALBEN MANILAL,PATEL JAYDEEPKUMAR MANILAL,PATEL RAHULKUMAR MANILAL	
27431	FA/2579/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBEN RAMANBHAI,	
27432	FA/2580/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SAVITABEN KESHAVBHAI,	
27433	FA/2581/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI DHARMABHAI,PATEL KANTIBHAI DHARMABHAI,PATEL KANUBHAI DHARMABHAI	
27434	FA/2582/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL YOGESHKUMAR KESHAVBHAI,	
27435	FA/2583/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL YOGESHKUMAR KESHAVBHAI,	
27436	FA/2584/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VINUBHAI PUNJABHAI,	
27437	FA/2585/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAGDISHBHAI PUNJABHAI,PATEL VISHNUBHAI PUNJABHAI	
27438	FA/2586/2009	06/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHAKARABHAI MAKNABHAI,	
27439	FA/2587/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGAN VALA,	
27440	FA/2588/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHU BHIKHA,HARSUKH BHIKHA	
27441	FA/2589/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOBAR JIVA,	
27442	FA/2590/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN VALA,	
27443	FA/2591/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMJU NARAN,JIVRAJ NARAN,THAKARSHI NARAN	
27444	FA/2592/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHUR GOVIND,RAMESH GOVIND	
27445	FA/2593/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJI JIVA,	
27446	FA/2594/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHU NARSHI,	
27447	FA/2595/2009	06/07/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JINA NARSHI,	
27448	FA/2596/2009	09/03/2011	KIRTIKUMAR KANTILAL TURAKHIA (SINCE DEC'D THRO'HEIRS & LRS(,MINOR JITENDRAKUMAR KIRTIKUMARTURAKHIA(THRO' LEGAL GUARDIAN,MINOR RONAKKUMAR KIRTIKUMAR TURAKHIA (THRO'LEGAL GUARDIAN	MR SANDIP C SHAH	SHAMJIBHAI SONDABHAI KOLI,KARSHANBHAI @ TITABHAI KALAVADRA SINCE DEC.THRU HIS HEIR,LR,RAMBHAI S/O KARSANBHAI @ TITABHAI KALAVADRA.,THE ORIENTAL FIRE & GENERAL INS.CO. LTD.	NOTICE SERVED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27449	FA/2599/2009	08/09/2009	GUJARAT STATE CONSTRUCTION CORPORATION,R.L.GORANIA SOLE ARBITRATOR	MR KG SUKHWANI	C M THAKKAR,R.L.GORANIA SOLE ARBITRATOR	RULE SERVED,(MR BD KARIA)
27450	FA/2600/2009	08/09/2009	GUJARAT STATE CONSTRUCTION CORPORATION,R.L.GORANIA SOLE ARBITRATOR	MR KG SUKHWANI	C M THAKKAR,R.L. GORANIA, SOLE ARBITRATOR	RULE SERVED,(MR BD KARIA)
27451	FA/2601/2009	14/07/2009	RAJA KHIMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27452	FA/2602/2009	14/07/2009	MOHAN LAXMAN,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27453	FA/2603/2009	14/07/2009	CHANA RAMJI,VINOD CHANA,HERA CHANA,RAMESH CHANA	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	
27454	FA/2604/2009	14/07/2009	VASHRAM RAMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27455	FA/2605/2009	14/07/2009	RANA RAMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27456	FA/2606/2009	14/07/2009	HARJI LAVA SINCE DECD. THRO' GOVIND HARJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27457	FA/2607/2009	14/07/2009	ARVIND MANJI SINCE DECD. THRO' MANJI KHIMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27458	FA/2608/2009	14/07/2009	JERAM MANJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27459	FA/2609/2009	14/07/2009	GORTHAN JETHA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27460	FA/2610/2009	14/07/2009	NANJI ODHA SINCE DECD. THRO' ODHA MANJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27461	FA/2611/2009	14/07/2009	JENTILAL PREMJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27462	FA/2612/2009	14/07/2009	JERAM PREMJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27463	FA/2613/2009	14/07/2009	PREMJI KARSHAN,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27464	FA/2614/2009	14/07/2009	JETHA DEVA SINCE DECD. THRO' GORDHAN JETHA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELTED AS PER HON'BLE CT'S	,DELETED
27465	FA/2615/2009	14/07/2009	PARBAT PREMJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27466	FA/2616/2009	14/07/2009	SAVJI DAYA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27467	FA/2617/2009	14/07/2009	VELA DAYA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27468	FA/2618/2009	14/07/2009	BHAVAN DAYA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27469	FA/2619/2009	14/07/2009	PARSHOTAM DAYA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27470	FA/2620/2009	14/07/2009	RAVJI SAVJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27471	FA/2621/2009	14/07/2009	RANCHOD ALA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27472	FA/2622/2009	14/07/2009	LAXMAN RAMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27473	FA/2623/2009	14/07/2009	SAMJI KARSAN SINCE DECD. THRO' RAMJI SAMJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27474	FA/2624/2009	14/07/2009	TRIKAM KHIMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27475	FA/2625/2009	14/07/2009	KHIMA RAMA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27476	FA/2626/2009	14/07/2009	KARMSHI BHANJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27477	FA/2627/2009	14/07/2009	MADHA MANJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27478	FA/2628/2009	14/07/2009	MANJI ALA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27479	FA/2629/2009	14/07/2009	MERA SAVA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27480	FA/2630/2009	14/07/2009	VIRA GHALA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27481	FA/2631/2009	14/07/2009	PANCH KARSHAN,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27482	FA/2632/2009	14/07/2009	BABU ALA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27483	FA/2633/2009	14/07/2009	KESHAV LAXMAN,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27484	FA/2634/2009	14/07/2009	MANJI DEVA SINCE DECD. THRO' MADHA MANJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27485	FA/2635/2009	14/07/2009	ALA DAYA SINCE DECD. TRHO' BABU ALA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27486	FA/2636/2009	14/07/2009	RAMJI SHAMJI,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,ASHISH HASMUKHBHAI MISTRI (DELETED AS PER HON'BLE CT'S	,DELETED
27487	FA/2637/2009	16/08/2010	DEEPAKKUMAR R THAKAR,	MR SAURABH M PATEL	IRON MARKET SHOPS & WAREHOUSING ASSOCIATION,	SERVED BY AFFIX(N)
27488	FA/2638/2009	29/03/2012	REKHABEN RUPABHAI NATHABHAI MAKWANA,	MS AMI N BHATT	A.L. BHARVAD,NATIONAL INSURANCE CO. LTD.	RULE UNSERVED,MR NAGESH C SOOD
27489	FA/2640/2009	22/02/2012	NAVNITBHAI NARSINHBHAI SUTHAR,	MR MITESH R AMIN	DEVABHAI GULABHAI MAKWANA,MAYANSINH GULABSINH MAKWANA,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR SUNIL B PARIKH
27490	FA/2641/2009	29/06/2016	ARVINDKUMAR RAMANLAL SONI,	MR JV JAPEE	KHODSING CHHAGANSING MAKWANA,GULAM AHMED ABDULHEIBHAI CHAMDACALA,NEW INDIA ASSURANCE COMPNAY LTD	RULE SERVED,MR VASANTS SHAH
27491	FA/2642/2009	14/07/2017	MINOR SARIKABEN RATNABHAI MEDATHRO RATNABHAI DITABHAI MEDA,	MR ARPIT A KAPADIA	NANUBHAI SAMUBHAI @ SAMSUBHAI MEDA,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR PALAK H THAKKAR
27492	FA/2643/2009	30/04/2012	HARIBEN W/O RAVJIBHAI PATEL,	(MR HM PRACHCHHAK)	AZAZBHAI HASAMBHAI MAKARANI,CHANDULAL REVASHANKAR BHATT,NATIONAL INSURANCE CO	RULE SERVED,RULE UNSERVED,MS MEGHA JANI
27493	FA/2644/2009	30/04/2012	DEVCHANDBHAI SAVJIBHAI PATEL,MANJULABEN DEVCHANDBHAI PATEL	(MR HM PRACHCHHAK)	AZAZBHAI HASAMBHAI MAKARANI,CHANDULAL REVASHANKAR BHATT,NATIONAL INSURANCE CO	RULE SERVED,RULE UNSERVED
27494	FA/2646/2009	21/07/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MERABHAI LAKHABHAI DECD.HIS LEGAL HERIS,MALIBEN MERABHAI DAUGHTER,NATHUBHAI MERABHAI SON	
27495	FA/2647/2009	01/09/2009	PARASKUMAR VALLABHDAS KATARIYA,	MR AMAR D MITHANI	DINESHKUMAR MEGHABHAI SUTREJA THROUGH HEIRS,MEGHABHAI MERUBHAI SUTREJA,JAYANIBEN MEGHABHAI SUTREJA,DEVABHAI MEGHABHAI SUTREJA,NATIONAL INSURANCE CO LTD THROUGH DIVISIONAL MANAGER	,MR SUNIL B PARIKH,MR VIMAL M PATEL
27496	FA/2648/2009	09/07/2009	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	BATUKBHAI KALIDASBHAI,SUMIT BATUKBHAI MINOR,KAUSHIK BATUKBHAI MINOR,RANJITBHAI LAXMANBHAI,ARUNKUMAR @ LALJIBHAI RAVASHANKAR JOSHI	
27497	FA/2664/2009	10/05/2010	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	ANAARSINH BHAGATSINH THAKORE,RAMANLAL SUKHABHAI PATEL	RULE SERVED,MR HARSHIT S TOLIA
27498	FA/2666/2009	10/05/2010	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	SURENDRASINH PTRATAPSINH K,RAMANLAL SUKHABHAI PATEL	RULE SERVED,MR HARSHIT S TOLIA
27499	FA/2674/2009	10/05/2010	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	HIRALKUMAR VIJAYSINH K (MINOR),RAMANLAL SUKHABHAI PATEL	RULE SERVED,MR HARSHIT S TOLIA
27500	FA/2678/2009	10/05/2010	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	VIJAYSINH LALSINH K (THAKORE),RAMANLAL SUKHABHAI PATEL	RULE SERVED,MR HARSHIT S TOLIA
27501	FA/2682/2009	03/02/2015	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	ASHOKBHAI KANJIBHAI THAKKAR,LADLA ASHOKBHAI THAKKAR MINOR THROUGH,SONUKUMAR CHHEDIPRASAD YADAV	RULE UNSERVED,MR AMIT N PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27502	FA/2683/2009	08/07/2009	MADHVI DEEPAKBHAI VAGHELA,	MR AB GATESHANIYA	SHANTIBHAI SHAMJIBHAI CHUDASAMA,	
27503	FA/2685/2009	07/01/2016	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RATUBEN SHAMJIBHAI L.R.OF SHAMJIBHAI,KISHOR SHAMJIBHAI(MINOR) L.R.OF SHAMJIBHAI,DINESH SHAMJIBHAI (MINOR) L.R.OF SHAMJIBHAI,SAJJAN SHAMJIBHAI (MINOR) L.R.OF SHAMJIBHAI,RAMESHBHAI BUDHABHAI KOLI PATEL,LAXMANBHAI J PARALIYA,LAXMANBHAI VIRANBHAI	RULE SERVED,MR AB GATESHANIYA
27504	FA/2686/2009	15/03/2012	LEGAL HEIRS & REPRESENTATIVES OF DECEASED MINOR NARESH J,REKHABEN MOHANBHAI JETHWA (MOTHER OF DECEASED)	MR HARSHIT S TOLIA	AATUBHAI VALABHAI CHAVDA,OGHADBHAI VIRABHAI KALASARIYA,UNITED INDIA ISNSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
27505	FA/2687/2009	15/03/2012	LEGAL HEIRS OF DECEASED HEEMUBEN MOHANBAI,KALUBHAI MOHANBHAI JETHWA S/O DECEASED,BHUPATBHAI MOHANBHAI JETHWA S/O OF DECEASED,JERAMBHAI MOHANBHAI JETHWA S/O DECEASED	MR HARSHIT S TOLIA	AATUBHAI VALABHAI CHAVDA,OGHADBHAI VIRABHAI KALASARIYA,UNITED INDIA INSURANCE CO LTD	RULE SERVED
27506	FA/2688/2009	26/02/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHRIRAMCHARAN MEHNGILAL MALI,ABEDABEN JALIR GANGLA	SERVED BY AFFIX. (R),MR.HIREN M MODI
27507	FA/2689/2009	29/12/2010	REGIONAL DIRECTOR ESI CORPORATION,	MR BP BHATT	SESAJI GEMAJI,	MR BHARAT SHAH
27508	FA/2691/2009	31/07/2009	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	VASANTBHAI KANTIBHAI PATEL,BIPINCHANDRA I SHAH ADVOCATE,DHANJIBHAI MULJIBHAI PARMAR,NATHIBEN DHANJIBHAI PARMAR	,MR MTM HAKIM
27509	FA/2692/2009	27/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KHUMANBHAI SHIVABHAI,KASNIBEN WD/O BHUPENDRABHAI JESANGBHAI,KAILASHBEN B VASAVA MINOR THROUGH,HANSOYABEN B VASAVA MINOR THROUGH,JITENDRA B VASAVA MINOR THROUGH,KISHOR B VASAVA MINOR THROUGH,JESANGBHAI CHHAGANBHAI	RULE SERVED,RULE SERVED BY DS
27510	FA/2697/2009	20/08/2009	EXECUTIVE ENGINEER (CONSTRUCTION),	(MR MD PANDYA)	LAKSHMAN PARBAT,STATE OF GUJARAT	RULE SERVED BY DS
27511	FA/2698/2009	20/08/2009	EXECUTIVE ENGINEER (CONSTRUCTION),	(MR MD PANDYA)	BAHYA PARBAT,STATE OF GUJARAT	RULE SERVED BY DS
27512	FA/2699/2009	20/08/2009	EXECUTIVE ENGINEER (CONSTRUCTION),	(MR MD PANDYA)	HEIRS OF DECD. SOMAT PTIHA,KUKA SOMAT,SARMAN PITHA,STATE OF GUJARAT	,RULE SERVED BY DS
27513	FA/2700/2009	20/08/2009	EXECUTIVE ENGINEER (CONSTRUCTION),	(MR MD PANDYA)	RASA JIVA,DIWALIBEN JIVA,STATE OF GUJARAT	RULE SERVED BY DS
27514	FA/2701/2009	14/07/2009	HARSHADBHAI DAHYABHAI SHAH,RAJENDRASINH SOMSINH ZALA,DHIRAJLAL HIRJIBHAI KOTADIYA,ANITABEN HARSHADBHAI SHAH	MR NA ACHARYA	KALUPUR COMMERCIAL CO OPERATIVE BANK LTD, THRO. ARBITRAL,	
27515	FA/2702/2009	06/04/2010	MINAXI BHARAT BHUSHAN JAIN D/O SUNDARLAL JAIN,	(MR JV MEHTA),MS KRISHNA B MEHTA	BHARAT BHUSHAN VIJAYKUMAR JAIN S/O VIJAYKUMAR SINGHAL,	MR NEHUL L DAVE
27516	FA/2704/2009	10/07/2009	ROYAL SUNDARAM ALLIANCE,	MR DAKSHESH MEHTA	MITAL BABUBHAI NANDANIYA L.R.OF BABUBHAI R NANDANIYA,VISHAL BABUBHAI NANDANIYA L.R.OF BABUBHAI R NANDANIYA,RAMSINHBHAI BOGHABHAI NANDANIYA,MALIBEN RAMSINHBHAI NANDANIYA,JEMALSINH CHARANSINH	
27517	FA/2705/2009	13/02/2019	HUSSAIN HAJI ABDULSATTAR MADARA,TAHERABIBI HUSSAIN MADARA	(MR SK BUKHARI)	ABDULGANI MOHAMMAD MAJID DHANTIYA,ISMAIL MOHAMAD TOTAL,UNITED INDIA INSURANCE CO LTD,MOHAMMAD HANIF HUSEIN SHAIKH,ISMAIL HAJI MUSA HASAN,UNITED INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
27518	FA/2706/2009	10/07/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MR HS MUNSHAW	ASHOKKUMAR MANEKLAL RATHI,RAGHUNATHSING ARJUNSING RAJPUT,CHETANBHAI MANEKLAL RATHI,NEW INDIA ASSURANCE COMPANY LTD	,MR ANKIT Y BACHANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27519	FA/2707/2009	07/01/2016	NATHUBHAI DADABHAI CHOPDA,AMINABEN NATTHUBHAI CHOPDA,HUSHENBHAI NATTHUBHAI CHOPDA,MAHERAJBEN NATTHUBHAI CHOPDA,MINOR ABDUL RAHEMAN NATTHUBHAICHOPDA	MR MTM HAKIM	ASHVINKUMAR U. RAJAT,NEW INDIA INSURANCE CO. LTD.	SERVED BY RPAD (R),MR GC MAZMUDAR
27520	FA/2709/2009	14/06/2019	BALUBEN RUDABHAI PATEL L.R.OF ISWARBHAI R PATEL,KANTABEN ISWARBHAI PATEL L.R.OF ISWARBHAI R PATEL,NILAMBEN ISWARBHAI PATEL L.R.OF ISWARBHAI R PATEL	MR RAKESH R PATEL	SHAKOR EXPERT LIMITED,UNITED INSURANCE CO LTD,DINESHCHANDRA SHANTILAL MEHTA (JAIN),NATIONAL INSURANCE CO LTD	MR SUNIL B PARIKH,MR RS SANJANWALA,MR PALAK H THAKKAR,MR JAPAN V DAVE
27521	FA/2710/2009	10/05/2012	ISHWARBHAI JENTIBHAI VASAVA,SONALBEN JENTIBHAI VASAVA,SHANTABEN JEKANBHAI VASAVA,MANSANGBHAI JENTIBHAI VASAVA MINOR THROUGH	MR CT JAGLAWALA	NOORMOHMED AHMED HUSSEN GHANCHI,BOMBAY GOODS TRANSPORT GARAGE,NATIONAL INSURANCE CO LTD	RULE UNSERVED,MR MEHUL SHARAD SHAH
27522	FA/2711/2009	10/05/2012	ISHWARBHAI JENTIBHAI VASAVA,SONALBEN JENTIBHAI VASAVA,SHANTABEN JEKANBHAI VASAVA,MANSANGBHAI JENTIBHAI VASAVA MINOR THROUGH,JEKANBHAI SOAMBHAI VASAVA	MR CT JAGLAWALA	NOORMOHMED AHMED HUSSEN GHANCHI,BOMBAY GOODS TRANSPORT GARAGE,NATIONAL INSURANCE CO LTD	RULE UNSERVED,MR MEHUL SHARAD SHAH
27523	FA/2712/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	NILDEEP CHAMANLAL,D P SHETH,ORIENTAL INSURANCE CO LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27524	FA/2713/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SHOBHNADEN MUKESHBHAI LEGAL HEIR OF MUKESHBHAI,BHAKTIBEN MUKESHBHAI LEGAL HEIR OF MUKESHBHAI,AASHISH MUKESHBHAI LEGAL HEIRS OF MUKESHBHAI,D P SHETH,ORIENTAL INSURANCE CO. LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27525	FA/2714/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	TRAMBAKAL NAGJIBHAI LEGAL HEIR OF NAGJIBHAI,RAMNIKLAL NAGJIBHAI LEGAL HEIR OF NAGJIBHAI,CHAMANLAL NAGJIBHAI LEGAL HEIR OF NAGJIBHAI,D P SHETH,ORIENTAL INSURANCE CO LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27526	FA/2715/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	TRAMBAKAL NAGJIBHAI L.R. OF DUDHIBEN NAGJIBHAI,RAMNIKLAL NAGJIBHAI L.R. OF DUDHIBEN NAGJIBHAI,CHAMANLAL NAGJIBHAI L.R. OF DUDHIBEN NAGJIBHAI,D P SHETH,ORIENTAL INSURANCE CO LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27527	FA/2716/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	ALPESH MAHENDRABHAI,D P SHETH,ORIENTAL INSURANCE CO LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27528	FA/2717/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KUSUMBEN CHAMANLAL,D P SHETH,ORIENTAL INSURANCE CO LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27529	FA/2718/2009	10/07/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KAVAN CHAMANLAL,D P SHETH,ORIENTAL INSURANCE CO LTD,KANJIBHAI JIVABHAI VANKAR,DWARKADHISH TRANSPORT	
27530	FA/2719/2009	10/07/2009	ROYAL SUNDARAM ALLIANCE,	MR DAKSHESH MEHTA	KURESHI PERVEJBHAI NAZIRABBAS,BRIJESHBHAI PRAVINBHAI MAKWANA	
27531	FA/2720/2009	25/10/2013	KSL REALTY AND INFRASTRUCTURALINDUSTRIES LTD,	MR AMAR N BHATT	SURAT DISTRICT CO OPERATIVE SPINNING MILLS LTD,	MR BS PATEL
27532	FA/2721/2009	25/10/2013	KSL REALTY AND INFRASTRUCTURALINDUSTRIES LTD,	MR AMAR N BHATT	SURAT DISTRICT CO OPERATIVE SPINNING MILLS LTD,	MR BS PATEL

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27533	FA/2722/2009	07/05/2015	BAI KESARBEN WD/O CHANDRASINH BHURABHAI PALASH,HETALBEN CHANDRASINH PALASH,DIPIKABEN CHANDRASINH PALASH,ROSHANIBEN CHANDRASINH MINOR THROUGH,BHUMIKABEN CHANDRASINH MINOR THROUGH,RENUKABEN CHANDRASINH MINOR THROUGH,BHURABHAI LIMBABHAI,BAI JUMLIBEN BHURABHAI	MR MTM HAKIM	ABDULGAFARM RAHIMBHAI PANWALA,ANISH MOHMAD ISHABHAI,NATIONAL INSURANCE CO LTD	DELETED,RULE SERVED,MS LILU K BHAYA
27534	FA/2727/2009	26/07/2010	MAMAD ISA SANGHAR,	MR RI SHARMA	UNION OF INDIA THROUGH APPELLATE TRIBUNAL FOR FOREIGN,SPECIAL DIRECTOR OF ENFORCEMENT	MR PS CHAMPANERI
27535	FA/2730/2009	24/02/2012	HDFC CHUBB INSURANCE CO.LTD,	MR SHALIN N MEHTA	GEETABEN WD/O PRITAMSINH ALIASPENAL BHUPATSINH ALIAS,KARANRAJ PRITAMSINH ALIAS PENAL SOLANKI (MINOR),HETALBEN PRITAMSINH ALIAS PENAL SOLANKI (MINOR),BHUPATSINH ALIAS BHUPENDRASINHPRATAPSINH SOLANKI,VASUBEN W/O BHUPATSINH ALIAS BHUPENDRASINH SOLANKI,GHANCHI MOHAMMED ZABIR ABDULSATTAR SHAIKH,NEW INDIA ASSURANCE CO.LTD,PARESHKUMAR UPENDRASINH SOLANKI	RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
27536	FA/2733/2009	09/12/2013	KANKUBEN PARSHOTTAMDAS JORDAS (DELETED),BHOGILAL PARSHOTTAMDAS PATEL,SHASHIKALABEN PARSHOTTAMDAS PATEL,SADBHAVANA PARSHOTTAMDAS PATEL	MRS KETTY A MEHTA,(MR AJ SHASTRI),M/S WADIAGHANDY AND CO	BADRIPRASAD PUNAMCHAND AGRAWAL SINCE DECD. THROUGH HEIRS,RAMRATANBHAI BADRIPRASAD AGRAWAL THROUGH HIS HEIRS & L.RS.,ROOPKISHORBHAI BADRIPRASAD AGRAWAL,NANDKISHORBHAI BADRIPRASAD AGRAWAL,SUSHILABEN BADRIPRASAD PUNAMCHAND,CHANDRABEN BADRIPRASAD PUNAMCHAND,RENUBALA BADRIPRASAD PUNAMCHAND,NIRMALABEN WD/O.RAMRATANBHAI BADRIPRASAD AGRAWAL,KRUSHANAKUMAR S/O RAMRATANBHAIBADRIPRASAD AGRAWAL,PRITIBEN D/O RAMRATANBHAI BADRIPRASAD AGRAWAL,NITUBEN D/O RAMRATANBHAI BADRIPRASAD AGRAWAL,ANJUBEN D/O RAMRATANBHAI BADRIPRASAD AGRAWAL,RATILAL PARSHOTTAMDAS SINCE DECD. THROUGH HEIRS,BHAGWATIBEN RATILAL PARSHOTTAM KAMANIPURA,KUMARI SONALIBEN RATILAL PATEL,KUMAR SAMIRKUMAR RATILAL PATEL,PATEL RANJIBHAI PARSHOTTAMDAS,RAMANLAL PARSHOTTAMDAS PATEL,MALI CHHOGAGI AMRAJI,MALI PRAHLADJI CHHOGAJI,MALI KANTILAL CHHOGAJI,MALI JAGDISHJI PRABHUJI,MALI POPATJI PRABHUJI,MALI KHENGARJI BHUMAJI,MODI KRISHNAKANT HIMATLAL,MODI PANNABEN W/O KRISHNAKANT HIMATLAL,AMANULLAH SAHEBKHAN SINDHI,SUTHAR SOMCHANDBHAI KHEMCHANDBHAI SINCE DECD. THROUGH HEIRS,JASHIBEN SOMCHANDBHAI SUTHAR,RAVJIBHAI SOMCHANDBHAI SUTHAR,SUREKHABEN MAHESHKUMAR MEWADA,JAYABEN JAYESHKUMAR MEWADA,CHANDRIKABEN SOMCHANDBHAI SUTHAR,MEHULBHAI SOMCHANDBHAI SUTHAR,HABIBKHAN NYAMATKHAN GHASURA	,MR DN PANDYA,MR MEHUL S SHAH,(MR SURESHM SHAH),(MR KD VASAVADA),MR HITESH N ACHARYA,MR DEVARSHI C SHAH,MR VIRAL J DAVE,MARSHALL & ASSOCIATES
27537	FA/2734/2009	18/10/2011	G S R T C THROUGH CHAIRMAN,CHAUDHARY KESHUBHAI L	MRS VASAVDATTA BHATT	GAURIBEN WD/O GIRISHKUMAR SITARAM SADHU,HETALBEN GIRISHKUMAR SADHU MINOR THROUGH,LALJIBHAI GIRISHKUMAR MINOR THROUGH,JANKIBEN GIRISHKUMAR SADHU MINOR THROUGH,KAMLABEN SITARAM SADHU	,(MS VIDHI M SHODHAN)
27538	FA/2735/2009	09/02/2010	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	HARSHAD CHINUBHAI BODIWALA,	MRS NILDHARA I DESAI
27539	FA/2738/2009	16/07/2009	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	HIRARAM DEVARAM MEGHWAR,KIRITKUMAR DAHYALAL SHAH,KALU @ NAVGHANDAN BHURADAN	,(MR PARESH M DARJI)

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27540	FA/2739/2009	10/08/2009	G S R T C,UNUSBHAI RAHIMBHAI MALEK	MRS VASAVDATTA BHATT	KIRANBHAI UKABHAI MAKWANA,SONARA JAGDISHBHAI BHIKHABHAI,AMRUTBHAI UKABHAI SOLANKI,IFFCO TOKIYO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA
27541	FA/2744/2009	07/03/2012	LALUBHAI RANJIBHAI NINAMA,MADIBEN LALUBHAI NINAMA,LASUBEN RAMESHBHAI NINAMA,GULLU RAMESHBHAI NINAMA MINOR THROUGH,HEMCHAND ALIAS HADIA RAMESHBHAI NINAMA,MINOR THROUGH	MR.HIREN M MODI	SATYAPAL AMBICA PRASADSING,KISHORBHAI DAHYABHAI CHAUHAN,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MS KARUNA V RAHEVAR
27542	FA/2747/2009	08/04/2011	MER BHIMA RANMAL,	MR VISHAL B MEHTA	MER DHANIBEN WD/O MER MALDE VAGHA,MER LILUBEN MALDE,MER RAMBHIBEN MALDE,MER RUPIBEN VIRAM,MER RAJUBHAI VIRAM,MER BHIKHU VIRAM,MER RAM VIRAM	,MR KT DAVE,MR AMIT K DAVE
27543	FA/2748/2009	20/07/2009	THE NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	BAI RATANBEN W/O SARTANBHAI,MINOR BHARATBHAI SARTANBHAI NANEMA, GUARDIAN NO. 1,MINOR RAMANBHAI SARTANBHAI NANEMA, GUARDIAN NO. 1,MINOR SHANTABEN KALUBHAI NANEMA, GUARDIAN NO.1,NATHANBHAI KALUBHAI NANEMA,BAI KALIBEN NATHANBHAI NANEMA,DRIVER & OWNER OF ST.BUS GJ 1Z 3753, H.N.CHARAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,DRIVER,OWNER & INSURER OF JEEPRAGHUNATHGIRI LALGIRI GOSAI,BALGER MOTIGER GOSAI	,MR Y S JOSHI
27544	FA/2749/2009	20/07/2009	THE NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	MOTIBHAI MASURBHAI TARAL,DRIVER & OWNER OF S.T. BUS H.N.CHARAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,DRIVER, OWNER & INSURER OF JEEP ,RAGHUNATHGIRI LALGIRI GOSAI,BALGER MOTIGER GOSAI	
27545	FA/2750/2009	20/07/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PANKAJ JAYATILAL RUPERA,ATUL GANPATBHAI PARMAR	
27546	FA/2751/2009	13/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL DAHIBEN MANIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
27547	FA/2752/2009	22/06/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,ASSISTANT COMMISSIONER	GOVERNMENT PLEADER, (MR BD KARIA)	MANISHABEN ALPESHKUMAR SHAH,	MR KM SHETH
27548	FA/2753/2009	22/06/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,ASSISTANT COMMISSIONER	GOVERNMENT PLEADER, (MR BD KARIA)	LALITABEN AMBALAL DESAI THROUGH POA MANISHABEN A SHAH,	MR KM SHETH
27549	FA/2757/2009	17/07/2009	FOOD CORPORATION OF INDIA,FOOD CORPORATION OF INDIA	MR SHAKEEL A QURESHI	B B YADAV,TARABEN W/O B B YADAV,PUSHPABEN D/O B B YADAV,RAJESH S/O B B YADAV,MANJULABEN D/O B B YADAV,HARISHBHAI S/O B B YADAV,PRADIPKUMAR S/O B B YADAV	,MR KG SUKHWANI
27550	FA/2758/2009	20/07/2009	MUNICIPAL COMMISSIONER OF THE CITY OF AHMEDABAD,MUNICIPAL COMMISSIONER OF THE MUNICIPAL CORPORATION OF THE,ADMINISTRATOR OF THE MUNICIPAL CORPORATION OF THE CITY OF	(MR RM CHHAYA)	VASANTRAO NAMDEV JADAV,USHATAI VASANTRAO JADAV	
27551	FA/2759/2009	24/02/2010	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	GOVINDBHAI ODHAVJIBHAI DONASHIYA,SANDIP CEMENT PVT LTD,RAMESHBHAI S VARAIYA	RULE SERVED,MR TR MISHRA,MR UT MISHRA
27552	FA/2760/2009	21/07/2009	UNION OF INDIA THROUGH GENERAL MANAGER,	MR KALPESH N SHASTRI	ASHOKBHAI GOVINDBHAI PATNI,	MR MAHESH B SHAH,MR KUNAL M SHAH
27553	FA/2761/2009	21/07/2009	UNION OF INDIA THROUGH GENERAL MANAGER,	MR KALPESH N SHASTRI	INDIRABEN NARENDRABHAI SHAH,KUNAL NARENDRABHAI SHAH,HETAL NARENDRABHAI SHAH	

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27554	FA/2765/2009	23/07/2009	KETAN ISHVARLAL SHAH,M/S I.S.SHAH & COMPANY	(MR HEMANG R RAWAL),HCLS COMMITTEE	GUJARAT STATE CONSTRUCTION COMPANY LTD,M/S I.S.SHAH & COMPANY (TRANSPOSED AS APPELLANT),ISHVARLAL SHANKARLAL SHAH (DECEASED),MEHUL ISHVARLAL SHAH	,DELETED,MR KG SUKHWANI
27555	FA/2766/2009	20/07/2009	THE MANAGING DIRECTOR,	NANAVATI ASSOCIATES	SUNDERLAL MANEKLAL MODI,THE DEPUTY COLLECTOR & SPECIALLAND ACQUISIION OFFICER	
27556	FA/2767/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	MOTIBHAI HIRABHAI VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27557	FA/2768/2009	20/07/2009	THE MANAGING DIRECTOR,	NANAVATI ASSOCIATES	BAI SHIVIBEN W/O NAROTTAM JESARY,THE DEPUTY COLLECTOR & SPECIALLAND ACQUISIION OFFICER	
27558	FA/2769/2009	20/07/2009	THE MANAGING DIRECTOR,	NANAVATI ASSOCIATES	SAVITABEN CHIMANLAL,THE DEPUTY COLLECTOR & SPECIALLAND ACQUISIION OFFICER	
27559	FA/2770/2009	20/07/2009	THE MANAGING DIRECTOR,	NANAVATI ASSOCIATES	AMBALAL NATHABHAI PATEL,THE DEPUTY COLLECTOR & SPECIALLAND ACQUISIION OFFICER	
27560	FA/2771/2009	20/07/2009	THE MANAGING DIRECTOR,	NANAVATI ASSOCIATES	ISMAIL AHMED SHETH,THE DEPUTY COLLECTOR & SPECIALLAND ACQUISIION OFFICER	
27561	FA/2772/2009	22/06/2015	KISHORIBEN WD/O BHARATBHAI SHAH,KRISHNABEN BHARATBHAI SHAH,PALAKBHAI BHARATBHAI SHAH	MR BHARAT JANI,MS ANU S VERMA	DIVISIONAL CONTROLLER,	MRS VASAVDATTA BHATT
27562	FA/2773/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	THAKOR GULAB VASAVA L.R.OF SUPADIA BHAIJI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27563	FA/2774/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	ANOPBHAI DIPLABHAI VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27564	FA/2775/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	NAROTTAMBHAI SURIYA VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27565	FA/2776/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	BHAVANBHAI VECHANBHAI VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27566	FA/2777/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	SURSANG BARSANG VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27567	FA/2778/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	BADHARBHAI MANIYABHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27568	FA/2779/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	GULAMALI GULAMRASUL -HEIRS OF FAROOQ AHMED ABDUL RAHIM,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27569	FA/2780/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	DAHYABHAI BECHARBHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27570	FA/2781/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	PRABHATSINH DAHYABHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27571	FA/2782/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	NATWARBHAI VITTHALBHAI PATEL THROUGH HEIRS,MANDULABEN WD/O NATWARBHAI,DIPAKKUMAR NATWARBHAI,JAYPRAKASH NATWARBHAI,SANJAYKUMAR NATWARBHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27572	FA/2783/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHAMPAKBHAI VITHALBHAI PATEL,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27573	FA/2784/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHANDRAKANT HIRALAL MODI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	

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27574	FA/2785/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	VITTHALBHAI KAHANDAS RAMILABEN THROUGH HEIRS,MANJULABEN NATWARLAL THROUGH POA CHAMPAKBHAI V PATEL,DIPAKKUMAR NATWARLAL THROUGH POA CHAMPAKBHAI V PATEL,JAYPRAKASH NATWARLAL THROUGH POA CHAMPAKBHAI V PATEL,SANJAYKUMAR NATWARLAL THROUGH POA CHAMPAKBHAI V PATEL,JYOTIKABEN D/O KANTILAL THRO'POA CHAMPAK B,DEVENDRA KANTILAL PATEL THRO' POA CHAMPAKBHAI V PATEL,CHAMPAKBHAI VITTHALBHAI PATEL,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27575	FA/2786/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHANDUBHAI CHHAGANBHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27576	FA/2787/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	NARHARIBHAI NATHUBHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27577	FA/2788/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	GAMBHIRBHAI DIVELIYABHAI VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27578	FA/2789/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHIMANBHAI DEVABHAI THROUGH HEIRS,GIBUBEN WD/O CHIMANBHAI THRO' POA RANCHHODBHAI CHIMANBHAI,MANJULABEN D/O CHIMANBHAI THRO POA RANCHHODBHAI CHIMANBHAI,SAVITABEN D/O CHIMANBHAI THRO'POA RANCHHODBHAI CHIMANBHAI,RAMILABEN D/O CHIMANBHAI THRO'POA RANCHHODBHAI CHIMANBHAI,RAMANBHAI CHIMANBHAI VASAVA THRO'POA RANCHHODBHAI CHIMANBHAI,RAVIYABHAI CHIMANBHAI VASAVA THRO'POA RANCHODBHAI CHIMANBHAI,AMBABEN D/O CHIMANBHAI THRO' POA RANCHHODBHAI CHIMANBHAI,CHITRABEN D/O CHIMANBHAI,CHITRABEN D/O CHIMANBHAI THRO'POA RANCHHODBHAI CHIMANBHAI,RANJANBEN D/O CHIMANBHAI THRO'POA RANCHHODBHAI CHIMANBHAI,RASILABNEN D/O CHIMANBHAI THRO'POA RANCHHODBHAI CHIMANBHAI,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27579	FA/2790/2009	20/07/2009	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	GAMBHIR NAROTTAMBHAI VASAVA,DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER	
27580	FA/2791/2009	20/07/2009	NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS,	(MR MAULIK J SHELAT)	HARESHBHAI ARVINDBHAI PATEL,JIGNESH SHASHIKANT RAVAL,PREMANI HARISHBHAI RAMANLAL	,(MR PARESH M DARJI)
27581	FA/2792/2009	20/07/2009	NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS,	(MR MAULIK J SHELAT)	KANUBHAI SOMABHAI PATEL,JIGNESH SHASHIKANT RAVAL,PREMANI HARISHBHAI RAMANLAL	
27582	FA/2793/2009	20/07/2009	NATIONAL INSURANCE COMPANY LIMITED THROUGH ITS,	(MR MAULIK J SHELAT)	DEEPIKABEN ROHITBHAI PATEL,JIGNESH SHASHIKANT RAVAL,PREMANI HARISHBHAI RAMANLAL	
27583	FA/2794/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR FATEHSING SOMAJI,	MR AV PRAJAPATI
27584	FA/2795/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SWAROOPJI GOBARJI,	MR AV PRAJAPATI
27585	FA/2796/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PARBATJI HAJURJI,THAKOR CHHAGANSINH HAJURJI,THAKOR LALSANGJI HAJURJI THROUGH THAKOR PARBATJI HAJURJI	RULE UNSERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
27586	FA/2797/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI PARSHOTTAM,	MR AV PRAJAPATI
27587	FA/2798/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUJARI MAHANT KAILASHGIRI SURESHBHARATHI ADMINISTRATOR OF,	MR AV PRAJAPATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27588	FA/2799/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI KHEMABHAI,	UNSERVED EXPIRED (R)
27589	FA/2800/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI PITAMBERDAS,	UNSERVED EXPIRED (R)
27590	FA/2801/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANLAL KALIDAS,	MR AV PRAJAPATI
27591	FA/2802/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI SHIVABHAI,	MR AV PRAJAPATI
27592	FA/2803/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRALAL AMTHARAM,	MR AV PRAJAPATI
27593	FA/2804/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHURAM SHANKARBHAI,	MR AV PRAJAPATI
27594	FA/2805/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI JETHABHAI,	MR AV PRAJAPATI
27595	FA/2806/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUVABHAI RANCHHODBHAI,	MR AV PRAJAPATI
27596	FA/2807/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI KANTIBHAI,	MR AV PRAJAPATI
27597	FA/2808/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAROTTAMBHAI SHIVRAMDAS,	MR AV PRAJAPATI
27598	FA/2809/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL LAKHUBHAI,	UNSERVED EXPIRED (R)
27599	FA/2810/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANLAL LAKHUBHAI,	MR AV PRAJAPATI
27600	FA/2811/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI SHANKARBHAI,	MR AV PRAJAPATI
27601	FA/2812/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI JOITABHAI,	RULE UNSERVED
27602	FA/2813/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI BABABHAI,	MR AV PRAJAPATI
27603	FA/2814/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI MOHANBHAI,	RULE UNSERVED
27604	FA/2815/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JAYMALJI NATHAJI,	MR AV PRAJAPATI
27605	FA/2816/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BALDEVJI NAVAJI,	MR AV PRAJAPATI
27606	FA/2817/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI BABABHAI,	MR AV PRAJAPATI
27607	FA/2818/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZALA FULSINH HIRAJI,ZALA DALSANGJI HIRAJI,ZALA BABUJI HIRAJI,ZALA AJJANSINH HIRAJI,ZALA HIRUBHAI WD/O HIRAJI RAGHUJI	RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
27608	FA/2819/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KADAVAJI KARSHANJI,	MR AV PRAJAPATI
27609	FA/2820/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JAVANJI GHEMARJI,	MR AV PRAJAPATI
27610	FA/2821/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHRAVANSINH KARNAJI,	MR AV PRAJAPATI
27611	FA/2822/2009	01/04/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR ARJUNSINH RAMAJI,	MR AV PRAJAPATI
27612	FA/2823/2009	14/03/2015	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL POPATBHAI NATWARBHAI,	MR KM SHETH

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27613	FA/2824/2009	14/03/2015	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI GANGARAMDAS,	RULE SERVED
27614	FA/2825/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI DINESHKUMAR DHANJIBHAI ASLEGAL HEIR OF LATE SHRI DHANJI,	MR KM SHETH
27615	FA/2826/2009	14/03/2015	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI PATEL BHARATMUMAR UMEDBHAI,	RULE SERVED
27616	FA/2827/2009	14/03/2015	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL UMEDBHAI TRIBHOVANDAS,	RULE SERVED
27617	FA/2828/2009	14/03/2015	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI PARSHOTTAMDAS AS LEGAL HEIR OF LATE SHRI,	RULE SERVED
27618	FA/2829/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI PATEL KANAIYALAL PARSHOTTAMDAS,	MR KM SHETH
27619	FA/2830/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED PATEL NATWARBHAI CHATURDAS THRO HIS LEGAL HEIRS,MANGUBEN WD/O NATVARBHAI CHATURDAS,AMRUTBHAI S/O NATVARBHAI CHATURDAS,JASUBHAI S/O NATVARBHAI CHATURDAS,POPATBHAI S/O NATVARBHAI CHATURDAS,SUBHADRABEN D/O NATVARBHAI CHATURDAS,JAYENDRABHAI @ DINESHBHAI S/O NATVARBHAI CHATURDAS	,RULE SERVED
27620	FA/2831/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED PATEL CHANCHALBEN GOPALBHAI THRO HIS LEGAL HEIRS,RATILAL S/O CHANCHALBEN GOPALDAS,KANAIYALAL S/O CHANCHALBEN GOPALDAS,BHARATBHAI S/O CHANCHALBEN GOPALDAS - EXPIRE THRO HIS LEGAL HEIRS,SITABEN WD/O BHARATBHAI GOPALDAS,NIRUPABEN D/O BHARATBHAI GOPALDAS,SHILPABEN D/O BHARATBHAI GOPALDAS,KAMLESHBHAI S/O BHARATBHAI GOPALDAS	,RULE SERVED
27621	FA/2832/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI PATEL RATIBHAI GOPALBHAI,	MR KM SHETH
27622	FA/2833/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODABHAI RAMDAS,	MR KM SHETH
27623	FA/2834/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI BECHARDAS,	MR KM SHETH
27624	FA/2835/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI BECHARBHAI,	MR KM SHETH
27625	FA/2836/2009	30/03/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI PATEL SOMABHAI BHAIJIDAS,	MR KM SHETH
27626	FA/2837/2009	13/12/2010	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	DECEASED AMBALAL MADHAVDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
27627	FA/2838/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	JAGANBHAI BHAIJIBHAI,BHAGWANBHAI BHAIJIBHAI,SPECIAL LAND ACQUISITION OFFCIER	
27628	FA/2839/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	RAMJIBHAI NARANBHAI CHITBHAI,ISHVARBHAI NARANBHAI,CHANDUBHAI NARANBHAI,SHANTILAL NARANBHAI,JASUBHAI NARANBHAI,SPECIAL LAND ACQUISITION OFFICER	

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27629	FA/2840/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	NAGJIBHAI DARUBHAI PATEL SINCE DECD. THROUGH HEIRS,AMBALAL NAGJIBHAI PATEL,SHANTILAL NAGJIBHAI PATEL,JAYANTIBHAI NAGJIBHAI PATEL,DINESHCHANDER NAGJIBHAI PATEL SINCE DECD. THROUGH HEIRS,KISHORBHAI NAGJIBHAI PATEL,CHANDANBEN DINESHBHAI PATEL,SUSHMABEN DINESHBHAI PATEL,KAMINABEN DINESHBHAI PATEL,TANVIBEN DINESHBHAI PATEL,URVASHIBEN DINESHBHAI PATEL,BHAVINKUMAR DINESHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
27630	FA/2841/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	KANUBHAI JADAVBHAI,JAYANTIBHAI JADAVBHAI,AMBALAL JADAVBHAI,GHANTABEN JADAVBHAI,MANIBEN JADAVBHAI,DHANLAXMIBEN JADAVBHAI,SPECIAL LAND ACQUISITION OFFICER	
27631	FA/2842/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	RAMESHBHAI REVADAS JESANG PATEL,SHANUBHAI REVADAS,THAKORBHAI REVADAS PATEL,PANKAJBHAI REVADAS PATEL,JAGDISHBHAI REVADAS PATEL,SPECIAL LAND ACQUISITION OFFICER	
27632	FA/2843/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	SOMABHAI GOPALBHAI SINCE DECD. THROUGH HEIRS,GHANSHYAMBHAI SOMABHAI PATEL,DINESHBHAI SOMABHAI PATEL,SURENDERBHAI SOMABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
27633	FA/2844/2009	20/07/2009	BHARUCH DISTRICT CO-OPERATIVE MILK PRODUCERS CO. LTD,	NANAVATI ASSOCIATES	SHANKARBHAI RAIJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
27634	FA/2846/2009	20/07/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	BADAJI MAGANJI THAKORE,PARMAR SUKHABHAI AMRABHAI,YOGESHBHAI KANTIBHAI PATEL,NATIONAL INSURANCE COMPANY LTD,MUKESHKUMAR PUNJABHAI PATEL	
27635	FA/2847/2009	03/07/2015	MANIBEN SAVABHAI BHARWAD,SAVABHAI VANDHABHAI BHARWAD,BHUPATBHAI SAVABHAI BHARWAD	MR TUSHAR L SHETH	SHAMJIBHAI VERSIBHAI,JUMABHAI ALARAKHABHAI GUNGA,NEW INDIA ASSURANCE CO. LTD.,RUPABHAI HODABHAI MEVADA,NARANBHAI DHUDHABHAI MEVADA,NATIONAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
27636	FA/2848/2009	29/03/2011	HEIRS OF DECD. HARKHABHAI DEVABHAI,SHANTABEN HARKHABHAI,BALVANTBHAI HARKHABHAI,SURYAKANTBHAI HARKHABHAI,DALPATBHAI HARKHABHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED,MR HS MUNSHAW
27637	FA/2863/2009	11/03/2010	HANIFABEN UMAR GAGDA,	MR.HIREN M MODI	BATA SURA SHAMJIBHAI,SHAMJI RUPA AAYAR,NEW INDIA ASSURANCE CO LTD,UMAR SUMAR GAGDA,ABDUL SATAR AAMAD THAIM	
27638	FA/2864/2009	15/10/2013	DESAI ARUNABEN,DESAI DHANJIBHAI JESINGBHAI,DESAI MANIBEN	MR DK DESAI	DESAI RAMESHBHAI VIRABHAI,NEW INDIA ASSURANCE CO. LTD	MR AD DESAI,MR SUNIL B PARIKH,MS.P J.JOSHI
27639	FA/2865/2009	21/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI MANORBHAI,	MR MM SAIYED
27640	FA/2866/2009	21/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI KARSHANBHAI,	MR MM SAIYED
27641	FA/2867/2009	21/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANMUKHBHAI MATHURBHAI,	MR MM SAIYED
27642	FA/2868/2009	21/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN MATHURBHAI,	MR MM SAIYED
27643	FA/2869/2009	21/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI CHUNILAL PATEL,LILABEN WD/O LALJI CHUNIBHAI,ARVINDBHAI LALJIBHAI	,MR MM SAIYED

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27644	FA/2870/2009	21/07/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI RANCHHODBHAI,GHANSHYAMBHAI RANCHHODBHAI,MAHESHBHAI RANCHHODBHAI	MR MM SAIYED
27645	FA/2871/2009	21/07/2009	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	MALVIKA KINJAL PATEL,HIREN JAYANTILAL PATEL,SHAKRABHAI KESHABHAI DANTANI,MUKESHBHAI SHAKRABHAI DANTANI MINOR THRO' RESP. NO.3,BOKHO SHAKRABHAI DANTANI MINOR THRO' RESP. NO.3	
27646	FA/2872/2009	06/09/2013	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KAMALBHAI KANTIBHAI SHAH,ALCO INDUSTRIES,RAMESH MANILAL JOSHI	RULE SERVED BY DS,MR AMRISH K PANDYA,MR DHAVAL D VYAS
27647	FA/2873/2009	03/09/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	BHAGIRATH MANGALSINH JADEJA,HARSHADGIRI UMARGIRI GOSWAMI	NOTICE SERVED,(MR MAULIK J SHELAT)
27648	FA/2874/2009	21/07/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA,MR YOGI K GADHIA	OMVIRSING NAYBSING,MANAGER BASANT TEXTILE,MANISH B PATEL	
27649	FA/2875/2009	29/03/2011	HEIRS OF DALVADI JAGMALBHAI AMARSHIBHAI,GOPALBHAI JAGMALBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED,MR HS MUNSHAW
27650	FA/2876/2009	29/03/2011	HEIRS OF DALWADI JAGMALBHAI AMARSHIBHAI,GOPALBHAI JAGMALBHAI	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED,MR HS MUNSHAW
27651	FA/2877/2009	10/03/2016	DIPAKBHAI ANANTRAI MEHTA,	MS SANDHYA D NATANI,APURVA DAVE	MERUBHAI MANDANBHAI GODHANIYA,DEVABHAI PITHABHAI CHHASIYA OCCU. TRAVELS,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE SERVED BY DS,MR PALAK H THAKKAR
27652	FA/2878/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI AMBARAM,	(MR A J PATEL)
27653	FA/2879/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN GANPATBHAI SHIVABHAI,	RULE SERVED
27654	FA/2880/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEVBHAI PRAHALADBHAI,	RULE SERVED
27655	FA/2881/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ATMARAM AMBARAM THROUGH HEIR PATEL KANUBHAI ATMARAM,	RULE SERVED
27656	FA/2882/2009	23/11/2013	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI MOTIBHAI,	UNSERVED EXPIRED (R)
27657	FA/2883/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVAJI MAKAJI THROUGH HEIR GABHAJI SHIVAJI,	RULE SERVED
27658	FA/2884/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAIK AMBALAL MANGALBHAI,	RULE SERVED
27659	FA/2885/2009	08/04/2017	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHUDAJI MANAJI HATHIJI,	RULE SERVED
27660	FA/2886/2009	23/11/2013	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBEN RANCHHODBHAI HEIR OF DECD.,	RULE SERVED
27661	FA/2887/2009	23/11/2013	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJMALBHAI MAIJIBHAI,	RULE SERVED
27662	FA/2888/2009	08/04/2017	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHOTJI NATHAJI THAKOR HEIR OF NATHAJI SOMAJI,	RULE SERVED
27663	FA/2889/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KAMABHAI LEMBABHAI HEIR OF RABARI L JAIMALBHAI,	RULE SERVED
27664	FA/2890/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VALJIBHAI JAIMALBHAI,	RULE SERVED
27665	FA/2891/2009	08/04/2017	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL ISHWARDAS,	UNSERVED EXPIRED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27666	FA/2892/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODABHAI JAYANTIBHAI HEIR OF DECD.,	RULE SERVED
27667	FA/2893/2009	23/11/2013	STATE OF GUJARAT THROUGH SPL.LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABULAL SENDHABHAI,	RULE SERVED
27668	FA/2894/2009	28/02/2014	VIMALABEN SHYAMRAO KUMBLE,	MS SANDHYA D NATANI	MAHENDRASINH BALUBHAI JADEJA,BHIMABHAI PARBATBHAI KESHWALA,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR NAGESH C SOOD
27669	FA/2895/2009	01/12/2011	KETAN ARVINDBHAI SHAH C/O NILESH A SHAH,	MR KASHYAP R JOSHI	HEMA KETANBHAI SHAH,	MS. SHAILI A KAPADIA
27670	FA/2896/2009	08/10/2009	ORIENTAL INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	BRIDHISING RAJKISHOR SING,DEVSING SADHANSINH RAJPUT,ABDUL SATTAR I SHAIKH	,MR MTM HAKIM
27671	FA/2899/2009	25/09/2009	JAHIRANBIBI MEHMUDMIYA QURESHI,	MR A K MANSURI	RAFIKMIYAKALUMIYA QURESHI,ILLIYASBHAI RAZAKBHAI SHAIKH,UNITED INDIA INSURANCE COMPANY LTD	
27672	FA/2900/2009	25/09/2009	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	PARESHBHAI MANDABHAI PADHRA,GITABEN PARESHBHAI PADHRA,SHARADBHAI VAJUBHAI CHOTALIYA,CONTROLLER G S R T C,CHANDRIKABEN WD/O PARESHBHAI BABUBHAI KATHIRIA	
27673	FA/2901/2009	25/09/2009	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	PARESHBHAI MANDABHAI PADHRA,GITABEN PARESHBHAI PADHRA,SHARADBHAI VAJUBHAI CHOTALIYA,CONTROLLER G S R T C,CHANDRIKABEN WD/O PARESHBHAI BABUBHAI KATHIRIA	
27674	FA/2903/2009	01/04/2010	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,DEPUTY ENGINEER	(MR MB GANDHI),MR CHINMAY M GANDHI	ORIENT AROMA CHEMICAL INDUSTRIES PVT LTD,	MR TARAK DAMANI
27675	FA/2908/2009	21/07/2009	THE STATE OF GUAJRAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED RABARI BACHUBHAI, RAMBHAI BACHUBHAI,	
27676	FA/2909/2009	21/07/2009	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVAN RAM,WD/O DECEASED MALABEN,ARJAN VIRA,LAKHMANBHIMA,	
27677	FA/2910/2009	23/07/2009	REVABHAI SAVABHAI MITHABHAI VAGHELA DECD. THRO HEIRS,SHANTABEN REVABHAI VAGHELA WD/O REVABHAI SAVABHAI VAGHELA,KHODIDAS REVABHAI VAGHELA S/O REVABHAI SAVABHAI VAGHELA,ILABEN REVABHAI VAGHELA D/O REVABHAI SAVABHAI VAGHELA	MR DHARMESH V SHAH	SARASPUR MILLS LIMITED,ARVIND POLYCOTE LIMITED,NEW INDIA ASSURANCE CO LTD	,MR SHALIN N MEHTA
27678	FA/2911/2009	09/05/2012	PRABHABEN VITHALDAS LIMBANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KARSAN JARU,SAMATBHAI RAJA JARU,NEW INDIA ASSURANCE CO LTD,NARPATSINH MANSANG JADAEJA	,RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
27679	FA/2912/2009	09/05/2012	MANJULABEN KANTILAL GORANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KARSAN JARU,SAMATBHAI RAJA JARU,NEW INDIA ASSURANCE CO LTD,NARPATSINH MANSANG JADAEJA	,RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
27680	FA/2913/2009	09/05/2012	KANTABEN RATILAL PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KARSAN JARU,SAMATBHAI RAJA JARU,NEW INDIA ASSURANCE CO LTD,NARPATSINH MANSANG JADAEJA	,RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
27681	FA/2914/2009	09/05/2012	VARSHABEN MANILAL KHIMANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KARSAN JARU,SAMATBHAI RAJA JARU,NEW INDIA ASSURANCE CO LTD,NARPATSINH MANSANG JADAEJA	,RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
27682	FA/2915/2009	09/05/2012	RATILAL VISHRAM PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KARSAN JARU,SAMATBHAI RAJA JARU,NEW INDIA ASSURANCE CO LTD,NARPATSINH MANSANG JADAEJA	,RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA

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27683	FA/2916/2009	09/05/2012	NARPATSINH MANGUBHA JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI KARSAN JARU,SAMATBHAI RAJA JARU,NEW INDIA ASSURANCE CO LTD,NARPATSINH MANSANG JADAEJA	,RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
27684	FA/2917/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAKABHAI GOVINDBHAI SINCE DECDTHROUGH HEIRS,VRAJLAL HAKABHAI,JANAKBHAI HAKABHAI,SAVITABEN HAKABHAI,MUKTABEN HAKABHAI,HANSABEN HAKABHAI	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27685	FA/2918/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHCHANDRA JAMNADAS SINCE DECD. THRO HEIRS,PUSHPABEN DINESHCHANDRA,JAYESHKUMAR DINESHCHANDRA,MAHENDRAKUMAR JAMNADAS,VASANTIBEN BHUPENDRABHAI	,MR BHAVESH P TRIVEDI
27686	FA/2919/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI MADHABHAI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27687	FA/2920/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBABHAI KALABHAI SINCE DECD. THRO' HEIRS,SHAMBHUBHAI AMBABHAI,MAGANBHIA AMBABHAI,PARSHOTTAM AMBABHAI,DEVJIBHAI AMBABHAI,NANJIBHAI AMBABHAI,HARSUKHBHAI AMBABHAI,PRAVINBHAI AMBABHAI,DIWALIBEN VALLABHDAS,RANIBEN AMBABHAI	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27688	FA/2921/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODKUMAR MULJIBHAI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27689	FA/2922/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI SHIVABHAI JAGANI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27690	FA/2923/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KURJIBHAI BHADABHAI,DHIRAJLAL BHADABHAI	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27691	FA/2924/2009	17/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANSINH MOHANSINH,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
27692	FA/2927/2009	15/10/2013	KANUBHAI GANGARAMBHAI PAREKH,	MR BHARAT JANI	DELETED,RIYAZUDDIN JALALUDDIN SAIYED,NATIONAL INSURANCE CO.,MAHENDRABHAI MOTIBHAI PANCHAL,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR MEHUL SHARAD SHAH,MR PALAK H THAKKAR
27693	FA/2928/2009	01/03/2012	NEW INDIA ASSURANCE CO.LTD DIVISIONAL OFFICE, NADIAD,	MR VIBHUTI NANAVATI	CHHITABHAI M WAGHELA,FATEHSINH MAGALBHAI JADAV L/R OF DILIPBHAI F. JADAV,KASHIBEN FATEHSINH JADAV L/R. DILIPBHAI F. JADAV,HITESHKUMAR JAYNTIBHAI JADAV L/R. DILIPBHAI F. JADAV	NOTICE SERVED BY DS,RULE SERVED
27694	FA/2929/2009	17/12/2013	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	KANTIBHAI SHABABHAI PARMAR,NAVALBHAI AMBALAL PATEL,KAILASBEN WD/O BHAYABHAI @ BHAILALBHAI MANIBHAI PARMAR,BHAVNABEN BHAILALBHAI PARMAR,RENUKABEN BHAILALBHAI PARMAR MINOR THROUGH,SHAMBHUBHAI BHAILALBHAI MINOR THROUGH,MANIBHAI SHANABHAI PARMAR,KALIBEN MANIBHAI PARMAR	RULE SERVED,MR AD DESAI,MR MANISH J PATEL

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27695	FA/2931/2009	29/07/2009	UNITED INDIA INSURANCE COMPANYLTD,	MR ADIL R MIRZA	RAMJI NATHAJI KHANT (SINCE DEC'D THOR'HEIRS & LRS),SHANTABEN W/O RAMAJI NATHAJI,SHARDABEN RAMAJI KHANT,VIMALABEN RAMAJI KHANT,JAGABHAI RAMAJI KHANT,MANJULABEN RAMAJI KHANT,SAJANBEN RAMAJI KHANT,BHARATBHAI RAMAJI KHANT,VENAJI RAMAJI VAGHELA,ARVINDBHAI AMBALAL PATEL	,(MR PARESH M DARJI)
27696	FA/2933/2009	04/02/2020	NAFISA ABDULKADAR VINDHANI,	ADVOCATE NOTICE SERVED,HCLS COMMITTEE,MS URMILA N DESAI	MOHAMMADSAFI ADDULKADAR MEMAN,	RULE SERVED
27697	FA/2934/2009	07/03/2012	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	KESHABHAI CHHANABHAI NAYAK THRO' LEGAL HEIRS,LAKSHMANBHAI BHIKHABHAI NAYAK,SHARDABEN CHHANABHAI NAYAK,SAMADKHAN NASIRKHAN PATHAN	,MR CB DASTOOR,MR SALIM M SAIYED
27698	FA/2935/2009	26/11/2009	MEHTA BHARATKUMAR MANGALJI,	(MR AJ SHASTRI)	MANGALJI JATASHANKER SINCE DECD. THROUGH HEIRS,SAVITABEN MANGALJI,PRAVINABEN MANGALJI MEHTA,CHANDRIKABEN MANGALJI,KIRANBEN MANGALJI MEHTA	,MR PARTHIV A BHATT,MS ASHLESHA M PATEL
27699	FA/2939/2009	29/07/2009	PATEL JESINGBHAI PALUBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
27700	FA/2940/2009	29/07/2009	HEIRS OF PATEL SANJABHAI GALBABHAI,PATEL PRAVINBHAI SANJABHAI,PATEL MANUBHAI SANJABHAI,PATEL SATISHKUMAR SANJABHAI,PATEL MADHUBEN SANJABHAI	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
27701	FA/2941/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR KALAJI NATHAJI,	
27702	FA/2942/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAR DHIRAJI LADUJI,	
27703	FA/2943/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR SANKLAJI GAMAJI,PARMAR FULAJI GAMAJI,PARMAR GALAJI GAMAJI,PARMAR MAGANJI GAMAJI	
27704	FA/2944/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR HIRABHAI MOTIBHAI HEIR OF DECD.,	
27705	FA/2945/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR SURKHAJI MOTIJI,PARMAR LAKHMANJI MOTIJI	
27706	FA/2946/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PAGI LAXMANJI JETHAJI,PAGI MANAJI JETHAJI,PAGI BHEMAJI JETHAJI,PAGI SAIBAJI JETHAJI,PAGI FULAJI JETHAJI,PAGI BABUJI JETHAJI	
27707	FA/2947/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAR BHEMAJI GAMAJI,TARAR KHATUJI MOTIJI	
27708	FA/2948/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAR KHATUJI MOTIJI,	
27709	FA/2949/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARAIYA LALAJI AMARAJI,BARAIYA RAMTUJI AMARAJI,BARAIYA FATAJI AMARAJI,BARAIYA RUPAJI AMARAJI,BARAIYA KALUJI AMARAJI	
27710	FA/2950/2009	23/07/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARAR PUNJAJI RATNAJI,	
27711	FA/2951/2009	27/07/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,JAVANSINH KHATUSINH ZALA	MRS VASAVDATTA BHATT	TARABEN WD/O MADHABHAI KODARBHAI PATEL,KODARBHAI VAJABHAI PATEL,RATANBEN WD/O KODARBHAI VAJABHAI PATEL	
27712	FA/2953/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL JAYANATIBHAI MAFATLAL HEIR OF MAFATLAL DUNGARDAS,	MR AV PRAJAPATI
27713	FA/2954/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRATAPJI MOTIJI,	
27714	FA/2955/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI TRIBHOVANDAS,	MR AV PRAJAPATI

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27715	FA/2956/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR MAFATLAL GIRDHARLAL,	
27716	FA/2957/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR RAMABHAI DAHYABHAI,	
27717	FA/2958/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI TALAJI,	
27718	FA/2959/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KADVAJI PATHAJI,THAKOR METHAJI PATHAJI	
27719	FA/2960/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DANAJI SHANKARJI HEIR OF SHANKARJI RAJAJI,	
27720	FA/2961/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR NANAJI MOHANJI,	
27721	FA/2962/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN D/O SHIVABHAI MANBHARATHI,	
27722	FA/2963/2009	30/07/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL ISHWARBHAI LAVJIBHAI,	
27723	FA/2965/2009	29/07/2009	CHIMANBHAI VANABHAI THAKOR,	(MR BD KARIA)	SPECIAL LAND ACQUSITIION OFFICER,GENERAL MANAGER O N C G	,MR AJAY R MEHTA
27724	FA/2966/2009	29/07/2009	CHIMANBHAI VANABHAI THAKOR,	(MR BD KARIA)	SPECIAL LAND ACQUSITIION OFFICER,GENERAL MANAGER O N C G	,MR AJAY R MEHTA
27725	FA/2970/2009	17/07/2015	IFFCO-TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	DINABEN DAHYABHAI MAKWANA,JAYESH DAHYABHAI MAKWANA,VANDANA DAHYABHAI MAKWANA,CHETAN DAHYABHAI MAKWANA,JAYESH DAHYABHAI MAKWANA,SHAILASHKUMAR AMBALAL THAKKAR,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,MR JV JAPEE,MS KARUNA V RAHEVAR
27726	FA/2971/2009	29/07/2009	SARABHAI M CHEMICALS,	NANAVATI ASSOCIATES	ACID SALES CORPORATION,	MR HARNISH V DARJI
27727	FA/2972/2009	12/12/2015	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAKASHCHANDRA NAVINCHANDRA BAROT/BRAHMBHATT,	MR BS PATEL
27728	FA/2973/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINCHANDRA PURSHOTTAM BAROT,	RULE SERVED
27729	FA/2974/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINCHANDRA PARSOTAMBHAI BAROT/BRAHMBHATT,PRAKASHCHANDRA NAVINCHANDRA BAROT/ BRAHMBHATT	RULE SERVED
27730	FA/2975/2009	12/12/2015	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI NAVINCHANDRA BAROT BRAHMBHATT,	RULE NOT RECD BACK
27731	FA/2976/2009	08/04/2017	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINCHANDRA PARSOTAMBHAI BAROT/BRAHMABHATT,	RULE SERVED
27732	FA/2977/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANABHAI KANJIBHAI VALAND THROUGH HEIRS,MANJULABEN NANABHAI VALAND,MANIBEN NANABHAI VALAND,VIDDYABEN NANABHAI VALAND,MAHESHBHAI NANABHAI VALAND,JASHODABEN NANABHAI VALAND	,RULE NOT RECD BACK
27733	FA/2978/2009	12/12/2015	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAH NATWARLAL JAMNADAS PURCHASER,	RULE NOT RECD BACK
27734	FA/2979/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBEN MOHANBHAI CHAUHAN THROUGH HEIRS,BABUBHAI CHHITUBHAI CHAUHAN,IBRAHIMBHAI CHHITUBHAI CHAUHAN,RASULBHAI CHHITUBHAI CHAUHAN,UDESINH CHHITUBHAI CHAUHAN,BHARATBHAI CHHITUBHAI CHAUHAN,HASINABEN CHHITUBHAI CHAUHAN	,RULE NOT RECD BACK
27735	FA/2980/2009	12/12/2015	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKUNDBHAI MAGANBHAI PATEL,HANSABEN MAGANBHAI PATEL,INDIRABEN MAGANBHAI PATEL,NIRUBEN MAGANBHAI PATEL	RULE NOT RECD BACK

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27736	FA/2981/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMABHATT GUNVANTBHAI NATVARLAL THROUGH HEIRS,LEELABEN GUNVANTBHAI BRAHMABHATT,KAMLESHBHAI GUNVANTBHAI BRAHMABHATT,JITENDRABHAI GUNVANTBHAI BRAHMBHATT,YOGESHBHAI GUNVANTBHAI BRAHMBHATT	,RULE NOT RECD BACK
27737	FA/2982/2009	08/04/2017	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PADMABEN NARANBHAI,PRATAPBEN JETHALAL,TARANBEN CHATRASINH,BAPULAL JETHALAL,NARANBHAI JETHALAL,KAMADABEN CHANDUBHAI,JITENDRAKUMAR CHANDUBHAI,HEMANTKUMAR NARANBHAI,SANGEETABEN NARANBHAI,JAYESHBHAI NARANBHAI	RULE NOT RECD BACK
27738	FA/2983/2009	12/12/2015	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PADMABEN NARANBHAI & OTHERS,	RULE NOT RECD BACK
27739	FA/2984/2009	06/12/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI HARIKRUSHNABHAI INAMDAR POA OF,	RULE NOT RECD BACK
27740	FA/2989/2009	03/09/2013	ICICI LOMBARD GENERAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,KAMLESHBHAI MANGABHAI RATHOD,SHOBHNABEN DINESHBHAI RATHOD,RAJABHAI DINESHBHAI RATHOD,RAGHUBEN DINESHBHAI RATHOD,KRUPABEN DINESHBHAI RATHOD,BALUBEN MANGABHAI RATHOD	RULE NOT RECD BACK,SERVED BY AFFIX.(R),MRS VASAVDATTA BHATT
27741	FA/2990/2009	29/07/2009	ORIENTAL INSURANCE COMPANY LIMTED,	MS KARUNA V RAHEVAR	RAMESHBHAI DHANJIBHAI @ DHANABHAI SOLANKI,RAJENDRASINH PRATAPSINH GOHIL,YOGESHBHAI SHANTILAL SHAH,JAYESHBHAI DHUNDABHAI PANDYA	
27742	FA/2992/2009	29/07/2009	PRAHLADBHAI GOVABHAI PRAJAPATI,GANPATBHAI PRAHLADBHAI PRAJAPATI	MS MOHINI J BHAVSAR	OIL & NATURAL GAS CORPORATION LTD,GENERAL MANAGER OIL & NATURAL GAS CORPN LTD,PARTY CHIEF	,MARSHALL & ASSOCIATES
27743	FA/2993/2009	29/07/2009	PRAHLADBHAI GOVABHAI PRAJAPTI,	MS MOHINI J BHAVSAR	OIL & NATURAL GAS CORPORATION LTD,GENERAL MANAGER OIL & NATURAL GAS CORPN LTD,LIAISON OFFICER ONGC WESTERN REGION,JAYANTILAL AMTHARAM PANCHAL,BHIKHABHAI AMTHARAM PANCHAL,RATILAL JETHALAL PANCHAL,DAHYABHAI JETHALAL PANCHAL,SHOBHNABEN JETHALAL ISHWARBHAI,PURIBEN AMTHARAM PRAJAPATI	,MARSHALL & ASSOCIATES
27744	FA/2994/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA LAXMANJI VAGHAJI,	
27745	FA/2995/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA CHANDUJI VAGHAJI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27746	FA/2996/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI JIVRAMDAS THRO' HEIRS,PATEL SURESHBHAI MADHABHAI,NARMADABEN WIDOW OF MADHABHAI JIVRAM,URMILABEN MADHABHAI,ARUNABEN MADHABHAI	
27747	FA/2997/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI HIRDAS,	
27748	FA/2998/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI KALABHAI PATEL,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27749	FA/2999/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMDAS HIRDAS THROUGH HEIR SANTOKBEN RAMDAS,	
27750	FA/3000/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANEKLAL KESHAVLAL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27751	FA/3001/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI GOPALDAS SINCE DECD THROUGH HEIRS,PATEL RATILAL CHATURDAS,PATEL HARIBHAI CHATURDAS SINCE DECD. THROUGH HEIRS,PATEL SANTOKBEN HARIBHAI,PATEL VASUDEVBHAI AMBARAM,PATEL BHARATBHAI HARIBHAI,PATEL BABULAL SINCE DECD. THROUGH HEIRS,PATEL JAGDISHBHAI BABULAL,PATEL JYOTSANABEN HARIBHAI,PATEL ARUNABEN HARIBHAI	
27752	FA/3002/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI CHHOTALAL,PATEL PRAHALADBHAI ISHWARBHAI	
27753	FA/3003/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI ATMARAMDAS,	
27754	FA/3004/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI PRAHALADBHAI PATEL,MANIBEN PRAHALADBHAI PATEL,MADHUBEN PRAHALADBHAI PATEL,NIRUBEN PRAHALADBHAI PATEL	
27755	FA/3005/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAIBEN BABULAL,	
27756	FA/3006/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHOKKUMAR KALIDAS,PATEL HIRABEN KALIDAS,PATEL BHARATBHAI KALIDAS	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27757	FA/3007/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHULABHAI HIRABHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27758	FA/3008/2009	12/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODABHAI PRAHALADBHAI,	
27759	FA/3010/2009	21/07/2009	AHMEDABAD MUNICIPAL CORP.,	(MR KS JHAVERI)	DHARMSINGH NARSINHBHAI PATEL,DHARMSINH NARSINHBHAI PATEL,KANTIBHAI NARSINHBHAI PATEL,DHARMSINGH NARSINHBHAI PATEL	,MS JIRGA D JHAVERI
27760	FA/3011/2009	31/07/2009	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHANUBHAI KADVABHAI JUVADARIYADECEASED THRO LEGAL HEIRS,HANSABEN BHANUBHAI JUVADARIYA,MINOR LALJIBHAI BHANUBHAI JUVADARIYA,MINOR SANGEETABEN BHANUBHAI JUVADARIYA,MINOR RAHUL BHANUBHAI JUVADARIYA,MANOHARSINH ANOPSINH GOHIL	
27761	FA/3013/2009	07/08/2009	UNITED INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	KHEMIEN UDABHAI L.R.OF UDABHAI J HARIJAN,VASUBHAI UDABHAI L.R.OF UDABHAI J HARIJAN,TRIKAMBHAI UDABHAI L.R.OF UDABHAI J HARIJAN,VANKABHAI UDABHAI L.R.OF UDABHAI J HARIJAN,PINTOOBHAI UDABHAI L.R.OF UDABHAI J HARIJAN,JATUBEN UDABHAI L.R.OF UDABHAI J HARIJAN,SUKHIBEN UDABHAI L.R.OF UDABHAI J HARIJAN,JODHAJI MULAJI L.R.OF UDABHAI J HARIJAN,CHAMPABEN JODHAJI L.R.OF UDABHAI J HARIJAN	
27762	FA/3014/2009	30/07/2009	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	LAHERICHAND LAKHAMSHI SHAH,USMAN ISMAIL SHATI,KASAM ISMAIL PATEL	
27763	FA/3015/2009	24/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	NADIM I UNDARE,JASHODABEN WD/O BABUBHAI HATHIBHAI PATEL,ROHITKUMAR BABUBHAI PATEL MINOR THRO. RESPONDENT NO.2,BENIBEN WD/O HATHIBHAI PATEL	RULE SERVED,RULE SERVED BY DS
27764	FA/3016/2009	31/07/2009	NILESHBHAI MOGHJIBHAI KISHORI,	MR UM SHASTRI	RITABEN D/O DEVJIBHAI DAMOR,	
27765	FA/3017/2009	31/07/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	ASHWINBHAI BHIKHABHAI PATEL,RATILAL KALYANBHAI MAKWANA	
27766	FA/3018/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,ASHWINBHAI RAVJIBHAI PATANWADIA	

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27767	FA/3019/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,THAKORBHAI DHANABHAI PATANWADIA	
27768	FA/3020/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,ALPESHBHAI KABHAIBHAI PATANWADIA	
27769	FA/3021/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,RAJUBHAI RAVJIBHAI PATANWADIA	
27770	FA/3022/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,KABHAIBHAI DHANABHAI PATANWAD A	
27771	FA/3023/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,BHOGILALBHAI CHHITABHAI PATANWADIA	
27772	FA/3024/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,MANOJBHAI SHANABHAI PATANWADIA	
27773	FA/3025/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,SAROJBEN DABHAIBHAI PATANWADIA	
27774	FA/3026/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,MINOR JIGNESHBHAI N PATANWADIATHRO FATHER NARANBHAI S PATANW	
27775	FA/3027/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,NARANBHAI SHANKERBHAI PATANWADIA	
27776	FA/3028/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,BHAVNABEN THAKORBHAI PATANWADIA	
27777	FA/3029/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,SANJAYBHAI BACHUBHAI PATANWADIA	
27778	FA/3030/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,JASHBHAI DHANABHAI PATANWADIA	
27779	FA/3031/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,SONALBEN RAMESHBHAI PATANWADIA	
27780	FA/3032/2009	31/07/2009	RELIANCE GENERAL INSURANCE COMPANCY LTD,	MR VIBHUTI NANAVATI	NADIMBHAI RAFIQBHAI MENON,RAJUBHAI KANUBHAI PATANWADIA	
27781	FA/3033/2009	31/07/2009	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	THAKORBHAI BHANABHAI VASAVA,MANHARBHAI THAKORBHAI VASAVA,RAMESHBHAI THAKORBHAI VASAVA	,MR MTM HAKIM
27782	FA/3034/2009	07/03/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	VIRUBEN WD/O VECHANBHAI SOMABHAI,SUNIL VECHANBHAI VASAVA MINOR THRO'RESP.NO.1-VIRUBEN,SUNITA VECHANBHAI VASAVA MINOR THRO'RESP.NO.1-VIRUBEN,VISHAL VECHANBHAI VASAVA MINOR THRO' RESP.NO.1-VIRUBEN,SOMABHAI PUNABHAI VASAVA,GAJRABEN SOMABHAI VASAVA,RAMESHBHAI THAKORBHAI VASAVA	RULE SERVED,MR MTM HAKIM
27783	FA/3035/2009	03/08/2009	REGIONAL DIRECTOR,	MR BP BHATT	HASINABEN AZIZBHAI SHAIKH,RUKSANABEN AZIZBHAI (MINOR),KAUSHARBEN AZIZBHAI (MINOR),MINAZBEN AZIZBHAI (MINOR),MOHSIN AZIZBHAI (MINOR),IMAMJAFAR AZIZBHAI (MINOR),MANAGER,STEEL CAST LTD	,MR UI VYAS
27784	FA/3036/2009	03/08/2009	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NIMBARAM JODHARAM BISNOR,NEW INDIA ASSU CO LTD,CHLOCHEM LTD DIRECTOR,NAVGHANBHAI BHIKHABHAI BHOI	
27785	FA/3037/2009	03/08/2009	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SABINABIBI HAJIMAHAMAD RAFIQ,NEW INDIA ASSU CO LTD,SALIMBHAI GULAMHUSEIN VOHRA,KAUSHIKHBHAI AMRUTLAL BHATT	
27786	FA/3038/2009	03/08/2009	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NIMBARAM JODHARAM BISNOR,NEW INDIA ASSU CO LTD,CHOLOCHEM LTD DIRECTOR,NATUBHAI CHANDUBHAI RAJ	

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27787	FA/3039/2009	07/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	RESHMABEN WD/O KAILASHBHAI REVACHAND MULANI,PARTH KAILASHBHAI MULANI MINOR,SHIVANI KAILASHBHAI MULANI MINOR,PRIYA KAILASHBHAI MULANI,DILIPBHAI MANAYARAM RAMANI	RULE SERVED,MR MOHSIN M HAKIM
27788	FA/3040/2009	07/03/2012	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	BHARTIBEN RAJENDRABHAI PANDYA,JAYANTILAL SHIVABHAI PANDYA,LALITABEN JAYANTIBHAI PANDYA,GIRISHKUMAR JAYANTILAL PANDYA	RULE SERVED,MR MTM HAKIM
27789	FA/3041/2009	02/07/2010	ZALAKBEN W/O SANJAY PARIKH,	(MR MB GANDHI),MS TANHA N PARIKH,MR CHINMAY M GANDHI	SANJAY INDRAVADAN PARIKH,	MR NEHUL L DAVE
27790	FA/3043/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RAVJIBHAI BHATHIBHAI CHAUHAN,MANOJKUMAR RAVJIBHAI CHAUHAN THRO' RAVJIBHAI B CHAUHAN,HITESHKUMAR RAVJIBHAI CHAUHAN THRO' RAVJIBHAI B CHAUHAN,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	
27791	FA/3044/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ISHWARBHAI RAVJIBHAI PARMAR,MAYABEN ISHWARBHAI PARMAR THRO' ISHWARBHAI R CHAUHAN,SANGITABEN ISHWARBHAI PARMAR THRO' ISHWARBHAI R CHAUHAN,KAUTAL ISHWARBHAI PARMAR THRO' ISHWARBHAI R PARMAR,HITESH ISHWARBHAI PARMAR THRO' ISHWARBHAI R PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	
27792	FA/3045/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	PRABHATBHAI SHANABHAI PARMAR,DILIPKUMAR PRABHATKUMAR PARMARTHRO' PRABHATBHAI S PARMAR,NIRUBEN PRABHATBHAI PARMAR THRO' PRABHATBHAI S PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	
27793	FA/3046/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	JASHODABEN ALIAS JASHIBEN RAMABHAI CHUNARA,PUSHPABEN RAMABHAI CHUNARA THRO' JASHODABEN @ JASHIBEN,LALITABEN RAMABHAI CHUNARA THRO' JASHODABEN @ JASHIBEN,SAJJANBEN RA,ABHAI CHUNARA THRO' JASHODABEN @ JASHIBEN,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	
27794	FA/3047/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RANCHHODBHAI SHANABHAI SOLANKI,MAFATBHAI RANCHHODBHAI SOLANKI,RATANBHAI RANCHHODBHAI SOLANKI,MANGALBHAI RANCHHODBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	

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27795	FA/3048/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHAGWANBHAI PUNABHAI SOLANKI,CHAMPABEN BHAGWANBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	
27796	FA/3049/2009	03/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	PRATAPBHAI PUNABHAI SOLANKI,KAILASBEN PRATAPBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL,YOGESHBHAI VIPINBHAI PATEL,MANJULABEN VIINBHAI PATEL,UNITED INDIA INSURANCE COMPANYLIMITED	
27797	FA/3050/2009	07/03/2012	MIYA MOHHAMAD USMANBHAI DOI,NURJHABIBI MOHHAMAD ILLIYAS DOI,NAZNINBANU MOHHAMAD ILLIYAS DOI,MOHHAMAD MUSTKIM MOHAMAD ILLIYAS DOI (MINOR) THROUGH	MR R.K.MANSURI	MOHHAMADSHAH RAMJANSHAH FAKIR,RANJITSINH LALSINH RANA,NEW INDIA ASSURANCE COMPANY LTD,ABDULAZIZI MIYA AHEMAD VEKARIYA,NATIONAL INSURANCE CO LTD	RULE SERVED,MR MEHUL SHARAD SHAH,MR SHASHIKANT S GADE
27798	FA/3051/2009	07/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	GODAVARIBEN CHAGGANLAL CHAVDA,JAGDISHBHAI CHAGGANLAL CHAVDA,MAHESHBHAI CHAGGANLAL CHAVDA,K J JUNEJA,ORIENTAL INSURANCE CO. LTD	,MR PANKAJ R DESAI
27799	FA/3052/2009	26/08/2009	A.M.C.,	M/S RJ RAWAL ASSOC.	RAJENDRA D. SHAH,	
27800	FA/3053/2009	20/08/2009	VISHWANATH UDI YADAV,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27801	FA/3054/2009	20/08/2009	SHARDABEN ARVINDBHAI BAROT,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27802	FA/3055/2009	20/08/2009	SHAKRIBEN BHIKHABHAI SOLANKI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27803	FA/3056/2009	20/08/2009	GAYAPRASAD DHUNMUN KORI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27804	FA/3057/2009	20/08/2009	KALABEN KANUBHAI BHAT,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27805	FA/3058/2009	20/08/2009	SHYAM BAHADUR RAMPRASAD UPADHYA,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27806	FA/3059/2009	20/08/2009	KRUPALIBEN WD/O RAMDULAR GANGADIN KUMRI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27807	FA/3060/2009	20/08/2009	SUGRABEN GOHIL WD/O RASUL CHHATUR GOHIL,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27808	FA/3061/2009	20/08/2009	DAHYABHAI KANJIBHAI VANKAR,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27809	FA/3062/2009	20/08/2009	KAMLABEN MANILAL WAGHELA,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27810	FA/3063/2009	20/08/2009	ANARJI RAJBAL TIWARI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27811	FA/3064/2009	20/08/2009	MANJULABEN PARSHOTAMBHAI PATEL,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27812	FA/3065/2009	20/08/2009	RAMESHBHAI MOHANBHAI (DECD.)S/O MOHANBHAI N VASAVA (DECD.),CHARULBEN RAMESHBHAI VASAVA	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27813	FA/3066/2009	20/08/2009	ZAVERBEN AMBALAL WAGHELA,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27814	FA/3067/2009	20/08/2009	RAMUJAGIR RAMIQBAL SHUKLA,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27815	FA/3068/2009	20/08/2009	SHANTABEN CHHOTUBHAI PATEL,MUKESHBHAI CHHOTUBHAI PATEL,BHIKHIBEN CHHOTUBHAI PATEL,SUDHABEN CHHOTUBHAI PATEL,SHANKARBHAI CHHOTUBHAI PATEL	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27816	FA/3069/2009	20/08/2009	TALSIBHAI RANCHODBHAI MAKWANA,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27817	FA/3070/2009	20/08/2009	KARSHANBHAI KALYANBHAI RABARI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27818	FA/3071/2009	20/08/2009	SHANHIBEN WD/O SABARSINH RAMSINH PATEL,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27819	FA/3072/2009	20/08/2009	RAJARAM MAHESHGIRI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27820	FA/3073/2009	20/08/2009	HAFIZABEGUMALI MUMTAZALI PATHAN,MUKHTARALI MUMTAZALI PATHAN,NABIDRAJ MUMTAZALI PATHAN,IMRADRAJ MUMTAZALI PATHAN,SARTAJ MUMTAZALI PATHAN	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27821	FA/3074/2009	20/08/2009	CHHANGA MATADIN YADAV,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27822	FA/3075/2009	20/08/2009	DHARMRAJ JAGRU SUKHARI KORI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27823	FA/3076/2009	20/08/2009	SUBHADRABEN KANUBHAI PRAJAPATI,	MR SUBRAMANIAM IYER	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
27824	FA/3077/2009	03/08/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	ASHWINBHAI SHASHIKANTBHAI BHATT,LALITBHAI BHAGWANDAS NATHANI	
27825	FA/3078/2009	04/08/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	NANDABEN JIVANBHAI TALAVIA,MANJULABEN VITTHALBHAI TALAVIA,SURESHBHAI MATHURBHAI PATEL	
27826	FA/3080/2009	04/08/2009	MAHENDRAKUMAR PURANCHAND KANOJIA,	MS MOHINI J BHAVSAR	PINKIBEN MAHENDRAKUMAR KANOJIA,	
27827	FA/3081/2009	13/08/2009	HITESHKUMAR SHANTILAL PATEL,	(MR BD KARIA)	MONABEN @ DHARMISHTHABEN HITESHKUMAR PATEL,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
27828	FA/3082/2009	13/08/2009	HITESHKUMAR SHANTILAL PATEL,	(MR BD KARIA)	MONABEN @ DHARMISHTHABEN HITESHKUMAR PATEL,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
27829	FA/3083/2009	13/08/2009	HITESHKUMAR SHANTILAL PATEL,	(MR BD KARIA)	MONABEN @ DHARMISHTHABEN HITESHKUMAR PATEL,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
27830	FA/3086/2009	29/03/2012	KOKILABEN WD/O MANUBHAI PATEL,MITESH MANUBHAI PATEL,SANABHAI @ SAVABHAI LALLUBHAI PATEL THROUGH HEIRS	MR CT JAGLAWALA	PAVANKUMAR NARAYANDAS RAJWANI,ORIENTAL INSURANCE CO LTD,VINUDEVI GANGARAM CHOBE,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE UNSERVED,MR HEMANT S SHAH,MS KARUNA V RAHEVAR
27831	FA/3088/2009	04/08/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	BHAKTIRAM RAMDAS AGRAVAT,MULURAM CHHOTUTAM,ORIENTIAL INSURANCE CO. LTD.	
27832	FA/3089/2009	04/08/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	RATILAL KESHAVJIBHAI PANCHASARA,ASHWINBHAI HAMIRBHAI,MULURAM CHHOTUTAM,ORIENTIAL INSURANCE CO. LTD.	
27833	FA/3090/2009	04/08/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	LILADHARBHAI KARSHANBHAI MUNDIYA,ASHWINBHAI HAMIRBHAI,MULURAM CHHOTUTAM,ORIENTIAL INSURANCE CO. LTD	

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27834	FA/3091/2009	04/08/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	CHANDUBHAI DANSINGBHAI GOHEL,ASHWINBHAI HAMIRBHAI,MULURAM CHHOTUTAM,ORIENTIAL INSURANCE CO. LTD.	
27835	FA/3092/2009	04/08/2009	G.S.R.T.C.,	MRS FALGUNI D PATEL	LEGAL HAIRS AND REPRESTNTATIVEOF DECD. YOGESHBHAI GOPALBHAI,KUNDENBEN GOPALDAS NIMAVAT,DIPTIBEN GOPALDAS NIMAVAT,TRUPTIBEN GOPALDAS NIMAVAT,MULURAM CHHOTUTAM,ORIENTIAL INSURANCE CO. LTD.	,(MR SANDEEP N BHATT)
27836	FA/3094/2009	24/02/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	CHAMPABHAI LAKHABHAI TARAL,RAYSANGBHAI MAVABHAI ANGARI,RAJAKBHAI SATTARBHAI MEMON	RULE SERVED,MR HIMANSU M PADHYA
27837	FA/3095/2009	07/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SMITABEN WD/O JATINKUMAR OCHCHHAVLAL GANDHI,RUCHIT (MINOR) JATINKUMAR GANDHI,DHRUVIN (MINOR) JATINKUMAR GANDHI,MADHUBEN OCHCHHAVLAL GANDHI,SURESHKUMAR CHANDULAL SHAH C/O CHARLIE SELECTION	RULE SERVED,MR MTM HAKIM
27838	FA/3097/2009	08/03/2019	NEW INDIA ASSURANCE CO.LTD,	MR PALAK H THAKKAR	RAMILABEN NARESHBHAI MACHHI,CHIRAG NARESHBHAI MACHHI (MINOR), THRO' RAMILABEN N MACHHI,JAIDEEP NARESHBHAI MACHHI (MINOR), THRO' RAMILABEN N MACHHI,RAJESHWARI NARESHIBHAI MACHHI-MINOR, THRO'RAMILABEN N MACHHI,GURMALSING S/O PURSING,BELDEVSING GURUCHARANSING,CHANDUBHAI NAGJIBHAI TADVI,ASHOKKUMAR C MACHHI	DELETED,RULE SERVED,MR MTM HAKIM
27839	FA/3098/2009	04/08/2009	UNITED INDIA INSURANCE CO. LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	PANDURANG AAVJIYABHAI MAHALE,JAGANNATHBHAI SOMABHAI JADAV,DARA FAKIRJI BHANJI,GANPATBHAI MANGALBHAI BHOYE,NEW INDIA ASSURANCE CO. LTD	
27840	FA/3099/2009	04/08/2009	UNITED INDIA INSURANCE CO. LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	SHIVABHAI RANGUBHAI PAWAR,JAGANNATHBHAI SOMABHAI JADAV,DARA FAKIRJI BHANJI,GANPATBHAI MANGALBHAI BHOYE,NEW INDIA ASSURANCE CO. LTD	
27841	FA/3100/2009	04/08/2009	UNITED INDIA INSURANCE CO. LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	SURESHBHAI GANPATBHAI BHOYE,JAGANNATHBHAI SOMABHAI JADAV,DARA FAKIRJI BHANJI,GANPATBHAI MANGALBHAI BHOYE,NEW INDIA ASSURANCE CO. LTD	
27842	FA/3101/2009	04/08/2009	UNITED INDIA INSURANCE CO. LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	JAYRAMBHAI GANPATBHAI BHOYE,JAGANNATHBHAI SOMABHAI JADAV,DARA FAKIRJI BHANJI,GANPATBHAI MANGALBHAI BHOYE,NEW INDIA ASSURANCE CO. LTD	
27843	FA/3102/2009	11/02/2010	REKHABEN JOKHABHAI RATHOD,	(MR KS ACHARYA),MR HEMAL K ACHARYA	MADUBHAI PANGALBHAI RATHOD,HIRABEN MADUBHAI RATHOD,GUJARAT ELECTRICITY BOARD	NOTICE SERVED,(MR ANAND L SHARMA)
27844	FA/3103/2009	04/08/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED, NADIAD,	MR VIBHUTI NANAVATI	AMRATBHAI GANGARAM PATEL,ARVINDBHAI FULABHAI BHOI,JAYANTIBHAI RAMANBHAI BHOI	
27845	FA/3104/2009	04/08/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED, NADIAD,	MR VIBHUTI NANAVATI	AMRATBHAI GANGARAM PATEL,ARVINDBHAI FULABHAI BHOI,RAJUBHAI SHIVABHAI BHOI	
27846	FA/3105/2009	30/07/2013	THE NEW INDIA ASSURANCE CO.LTD,	MR VIBHUTI NANAVATI	ALTAF HUSEIN AMDULMAJID PATEL,IBRAHIMBHAI RAHEMANBHAI SHEIKH,VIKRAMBHAI DHULABHAI PARMAR	RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
27847	FA/3106/2009	30/07/2013	THE NEW INDIA ASSURANCE CO.LTD,	MR VIBHUTI NANAVATI	ALTAF HUSEIN AMDULMAJID PATEL,IBRAHIMBHAI RAHEMANBHAI SHEIKH,SAVITABEN GAMIRBHAI PARMAR	RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)

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27848	FA/3107/2009	06/08/2009	NEW INDIA ASSURANCE COMPANY LTD.,	MS MEGHA JANI	DHANSUKHBHAI PANCHABHAI FALADU,SHILPA DHANSUKHBHAI FALADU,KISHANLAL BHAVEJI CHAUHAN - OWNER OF TRUCK NO.GJ-19-V-2223,SATISHBHAI MAHAVIRSINH JATT -DRIVER OF TRUCK NO.GJ-19-V-2223	
27849	FA/3110/2009	01/10/2009	RENUKABEN DILIPSINH BAJARIYA THROUGH POA,	(MR NV ANJARIA)	DEEPIKABEN BHOGILAL CHAVDA THRO'POA NISHANT JENTILAL CHAVDA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
27850	FA/3111/2009	06/08/2009	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VISHNU JAYNTIJI PARMAR,M/S OM OIL MILL,JAYDIPKUMAR KODARBHAI PATEL SINCE DECD. THROUGH HEIRS,KODARBHAI MATHURBHAI PATEL,KOKILABEN KODARBHAI PATEL	
27851	FA/3112/2009	06/08/2009	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VISHNU JAYNTIJI PARMAR,M/S OM OIL MILL,PRANAYKUMAR RATILAL PATEL	
27852	FA/3113/2009	06/08/2009	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VISHNU JAYNTIJI PARMAR,M/S OM OIL MILL,JAYNTIBAHI DEVKARAN PATEL	
27853	FA/3114/2009	07/08/2009	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	BACHUBHAI CHANDUBHAI VASAVA,KAMLABEN BACHUBHAI VASAVA,NANAKCHAND MAHENDRASINH JAAT,LALSING DHAVALSING	
27854	FA/3115/2009	29/03/2012	ASLAM OSMAN QURESHI,	MR.HIREN M MODI	BIJALBHAI RAMABHAI RABARI,NATIONAL INSURANCE CO LTD,MADHUSUDAN JAGATRAM RAVAL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHALIN N MEHTA
27855	FA/3116/2009	29/03/2012	JAHAN GIR BHAI KASAMBHAI PATHAN,	(MS NISHA M THAKORE)	VIJAY RAMCHANDRA KHERE,NATIONAL INSURANCE CO LTD,CHUNILAL GANGARAM PRAJAPATI,NATIONAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE UNSERVED,MR JAGDHISH SATAPARA
27856	FA/3120/2009	07/08/2009	UNITED INDIA INSURAQNCE CO LTD,	(MR HASMUKH THAKKER)	RESHMBEN ANJARIBHAI HARIJAN,ISHWARBHAI ANJARIBHAI HARIJAN L.R.OF ANJARIBHAI U HARIJAN,PRAKASHBHAI ANJARIBHAI HARIJAN L.R.OF ANJARIBHAI U HARIJAN,UMAJI MAHADEVJI HARIJAN,SEJUBEN UMAJI HARIJAN,A H PATEL,NEW INDIA INSURANCE CO LTD,RATNAJI LAGHAJI BAROT THROUGH HEIRS,NAVIBEN RATNAJI BAROT,SUKHJI RATNAJI BAROT,PADJI RATNAJI BAROT	
27857	FA/3123/2009	10/08/2009	ANILKUMAR CHHAGANLAL CHANDAK (SHAH),	MR JV JAPEE	SHARDABEN WD/O VIHABHAI KHODABHAI RAVAL,JAYESHKUMAR VIHABHAI RAVAL,KISHORKUMAR VIHABHAI RAVAL MINOR,ABHAYKUMAR KISHANLAL CHANDAK (SHAH)	
27858	FA/3124/2009	07/08/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHANTABEN KALUBHAI THAKOR,CHANDRESH K PATEL	,MR AV PRAJAPATI
27859	FA/3125/2009	07/08/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RUPAJI JIVAJI VANZARA,CHANDRESH K PATEL	
27860	FA/3126/2009	10/08/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	KALIBEN PUNABHAI BHUDARBHAI,INDUBEN PUNABHAI PATELIYA,MADHUSINH ROOPSINH PATEL,A Y BAKKAR C/O ISMAIL I MAFAT	,MR MEHUL S SHAH,(MR SURESHM SHAH)
27861	FA/3127/2009	10/08/2009	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	ARVINDBHAI ROOPSINGBHAI PATELIYA,MADHUSINH ROOPSINH PATEL,A Y BAKKAR C/O ISMAIL MAFAT	,MR MEHUL S SHAH,(MR SURESHM SHAH)
27862	FA/3128/2009	10/08/2009	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	DHOLIBEN ROOPSINGBHAI MAGANBHAI,MADHUSINH ROOPSINH PATEL,GAMJIBHAI ROOPSING PATELIYA,ARVINDBHAI ROOPSING PATELIYA,MADHUSINH ROOPSINH PATEL,A Y BAKKAR C/O ISMAIL I MAFAT	,MR MEHUL S SHAH,(MR SURESHM SHAH)
27863	FA/3129/2009	22/02/2012	KAILASHBHAI KULDIP PUNDALIK(MAHARE),SANGITABEN KAILASHBHAI PUNDALIK(MAHARE)	MR.HIREN M MODI	DHARMISHTH SUBASHCHANDRA MODI,RELIANCE GENERAL INSURANCE CO.LTD.	RULE SERVED

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27864	FA/3132/2009	11/08/2009	CHAUHAN JANIBABU IQBALKHAN,	MR MTM HAKIM	NADIMBHAI RAFIKBHAI MEMON,RELIANCE GENERAL INSURANCE COMPANY LIMITED	
27865	FA/3133/2009	01/03/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED, NADIAD,	MR VIBHUTI NANAVATI	CHHITABHAI MAVJIBHAI VAGHELA,USHABEN CHHITABHAI VAGHELA,MAHENDRAKUMAR CHHITABHAI VAGHELA	RULE SERVED,RULE UNSERVED
27866	FA/3134/2009	11/08/2009	UNITED INDIA INSURANCE CO.LTD,	MS HINA DESAI	SADI DHANIYA,ASHA DHANIYA (MINOR),ALPA DHANIYA (MINOR),BACHUBHAI GHAMBHIR,AMBAR BUILDERS	
27867	FA/3144/2009	12/08/2009	DISTRICT PANCHAYAT THROUGH,TALUKA PANCHAYAT THROUGH	(MR JD AJMERA)	DAKSHABEN ASHWINBHAI JOSHI,ANKITABEN ASHWINBHAI JOSHI,URVASHIBEN ASHWINBHAI JOSHI	MR MRUGEN K PUROHIT
27868	FA/3145/2009	12/08/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	LEGAL HEIRS OF DECEASED HITESHKUMAR D SUTHAR, DINESHKUMAR B,DAXABEN DINESHKUMAR SUTHAR,DRIVER OF TEMPO NO.GJ-9-V-5984MAKWANA DINUSANG MOTISANG,OWNER OF TEMPO NO.GJ-9-V-5984 PATEL PRAVINBHAI RAMANBHAI	
27869	FA/3146/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	RAMANBHAI CHHAGANBHAI MORAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER,MR MM SAIYED
27870	FA/3147/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	SABUBEN BABARBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER,MR MM SAIYED
27871	FA/3148/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	MANGABHAI HIMATBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER,MR MM SAIYED
27872	FA/3149/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	GAJRABEN RAYMAL RAMJI L.R OF RAYMAL RAMJI,JAYANTIBHAI RAYMAL OFFICER,GHANJIBHAI RAYMAL L.R.OF RAYMAL RAMJI,HASMUKHBHAI RAYMAL L.R.OF RAYMAL RAMJI,KASIBEN RAYMAL L.R.OF RAYMAL RAMJI,AMRATBHAI RAYMAL L.R.OF RAYMAL RAMJI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MM SAIYED
27873	FA/3150/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	KISHANSINH AMARSINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER,MR MM SAIYED
27874	FA/3151/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	YUSUF ALINA VAGI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER,MR MM SAIYED
27875	FA/3152/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,CHHAGANJI DHULAJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27876	FA/3153/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,JUTHAJI JAMAJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27877	FA/3154/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,JODHAJI RAJAJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI

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27878	FA/3155/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,CHHAGANJI DHULAJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
27879	FA/3156/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,ATAJI NATHAJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
27880	FA/3157/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,GABHAJI GHEMAJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27881	FA/3158/2009	13/12/2010	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BAI AMBA ATAJI MAGANJI,PRAHLADJI FATAJI,VIRAMJI SHANKARJI,SHANAJI SHANKARJI	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
27882	FA/3159/2009	11/08/2009	SARDIBEN BHAMARABHAI VANZARA,JAYANTIBHAI BHAMARABHAI VANZARA,SITABEN BHAMARABHAI VANZARA (MINOR),VIRAMJI BHAMARABHAI VANZARA (MINOR)	MR TEJAS P SATTA	BARAIYA MANGALBHAI CHHAGANBHAI,G P PATEL,ORIENTAL INSURANCE COMPANY LTD	
27883	FA/3160/2009	11/08/2009	ORIENTAL INSURANCE CO. LTD.,,	MR KK NAIR	LILABEN WD/O JALAMBHAI ARJUNBHAI BARIA,ARJUNBHAI SARTANBHAI BARIA,LAXMIBEN ARJUNBHAI BARIA,BARIA VINODBHAI MEGHABHAI,BHUPENDRABHAI BUDHABHAI PATEL	
27884	FA/3161/2009	13/08/2009	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NILESHKUMAR JAYANTILAL BRAHMBHATT,GUJARAT STATE ROAD TRANSPORT CORPORATION,ASHWIN VANASPATHY INDUSTRIES LTD,BHIKHUBHAI LAKSHMANBHAI BHUVA	,MR HS MUNSHAW
27885	FA/3162/2009	10/07/2015	LAKSHMANBHAI JIVABHAI CHARAN,	MRS NISHA M PARIKH	BHARATSING MULSING RAJPUT,KISHANLAL M JAIN,NEW INDIA INSURANCE C0 LTD	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
27886	FA/3164/2009	17/08/2009	G S R T C,	MR RITURAJ M MEENA	VALLI UMERJI MOHAMMED,BIBIBEN VALLI UMERJI MOHMED,SHABBIRBHAI MUSABHAI VALLUBHAI PATEL	,MR MTM HAKIM
27887	FA/3165/2009	17/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,SHIVABHAI RAMABHAI RAVAL	MRS VASAVDATTA BHATT	GITABEN WD/O PRAVINKUMAR @ PARESHKUMAR DHULABHAI,KANTABEN WD/O DHULABHAI KHODABHAI SOLANKI,RAJUBHAI GOVINDBHAI RANA,DINESHBHAI DHULABHAI SOLANKI,ORIENTAL INSURANCE CO LTD	
27888	FA/3166/2009	17/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,SHIVABHAI RAMABHAI RAVAL	MRS VASAVDATTA BHATT	DINESHBHAI GORDHANBHAI MISTRY,RAJUBHAI GOVINDBHAI RANA,DINESHBHAI DHULABHAI SOLANKI,ORIENTAL INSURANCE CO LTD	,MR SHITAL R PATEL
27889	FA/3168/2009	22/09/2009	ORIENTAL INSURANCE COMPANY LTD,	MR SAURABH G AMIN	GOVINDJI MAGANJI THROUGH HEIRS,GALIBEN GOPAJI @ GOVINDBHAI,NIMUBEN GOPAJI @ GOVINDBHAI,JIVLABHAI GOPAJI @ GOVINDBHAI MINOR,KAMUBEN GOPAJI @ GOVINDJI,ILA GOPAJI @ GOVINDJI,JITENDRA GOPAJI @ GOVINDJI MINOR,JAYANTIBHAI KANJIBHAI PATEL,LALJIBHAI SHIVABHAI PATEL	
27890	FA/3169/2009	30/01/2014	PANCHHIJI HIRAJI VANZARA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHADEVBHAI MANSANGBHAI,DILIPBHAI JIVANBHAI RABARI,NEW INDIA INSURANCE CO LTD,FATAJI JIVAJI MARVADI,MANSUKHBHAI KARSANBHAI GOTHI (PATEL)	RULE SERVED,MR SANDIP C SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27891	FA/3171/2009	06/01/2015	HASMUKHBHAI GOPALDAS MISTRI,SUBHADRABEN HASMUKHBHAI MISTRI,SUNITABEN GHANSHYAM MISTRI,SIDDHANTH GHANSHYAMBHAI MISTRI MINOR-THRO' PETR. NO.3	MR.HIREN M MODI	MAFATLAL KACHURAJI SAGARA LEGAL HEIRS,BHARTIBEN MAFATLAL SAGARA WIDOW OF MAFATLAL SAGARA,TULSI MAFATLAL SAGARA,SANJAY MAFATLAL SAGARA SON OF MAFATLAL SAGARA,UNITED INDIA INSURANCE CO. LTD	,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
27892	FA/3172/2009	21/12/2013	SURESH AMBALAL BALSARA,	(MR PARESH M DARJI)	CHANDRAKANT F SHAH,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR SHASHIKANT S GADE
27893	FA/3173/2009	15/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	LASIBEN DHIRAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
27894	FA/3174/2009	27/06/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	PRATAPJI GALABJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
27895	FA/3175/2009	15/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	CHHAGANJI FAKIRJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
27896	FA/3176/2009	27/06/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	DAHYABHAI UMEDBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
27897	FA/3177/2009	15/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	NATHABHAI MANIBHAI HEIR OF MANIBHAI VITTHALBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
27898	FA/3178/2009	15/12/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	RAMBHAI MARGHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
27899	FA/3179/2009	27/06/2011	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	KANTILAL MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
27900	FA/3181/2009	13/08/2009	NALINI MANASI,	MR SIKANDER SAIYED	.,	
27901	FA/3182/2009	31/08/2009	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	LEGAL HEIRS OF DECEASED NARENDRABHAI JAGJIVANBHAI NIRMAL :,DALSIBEN JAGJIVANBHAI NIRMAL,JASVANTBHAI JAGJIVANBHAI NIRMAL,PRAVINABEN JAGJIVANBHAI NIRMAL,LAXMANBHAI VASHRAMBHAI GADHVI,LILAVATIBEN SHANTILAL MADHU,NEW INDIA ASSURANCE CO. LTD,KISHORBHAI RAVATBHAI MANJARIA	,MR HASIT H JOSHI
27902	FA/3185/2009	21/12/2009	SOLOSONS EXIM,CHANDRAKANT VRAJLAL SOLANKI,HITESH VRAJLAL SOLANKI,SHRI V D SOLANKI FAMILY TRUST, PARTNER OF SOLOSONS EXIM	MR SALIM M SAIYED	NITINBHAI PANNALAL MODI,	MR NR PARIKH,MR DHARMESH V SHAH
27903	FA/3186/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	ISHVARBHAI BAPUBHAI,MOHANBHAI BAPUBHAI,SHANABHAI NATHABHAI,BHAGVANBHAI NATHABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MM SAIYED
27904	FA/3187/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	KISHORSINH HAMIRSINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MM SAIYED
27905	FA/3188/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	ZINABHAI BHAGWANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MM SAIYED
27906	FA/3189/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	VAJESANG GAMBHAISANG THROUGH HEIRS,SHANTABEN VAJESINH,BAJUBEN RAISINH,RAMILABEN RAISINH,JANAKBEN RAISINH,MINABEN RAISINH,BALDEVSINH RAISINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR MM SAIYED

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27907	FA/3190/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	VALI ASMAL BAPU,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MM SAIYED
27908	FA/3191/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	ADAM VALI MUSA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MM SAIYED
27909	FA/3192/2009	14/09/2009	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	MANIBA WD/O BHIMSINH PRATAPSINH,HASMUKHBEN BHIMSINH,ANANDBEN BHIMSINH,BAJUBEN NATWARSINH,HARENDRASINH NATWARSINH,HANSABEN NATWARSINH,ARUNABEN NATWARSINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR MM SAIYED
27910	FA/3193/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	MAHAMMAD ESEBHAI KADVA L.R.OF ESEBHAI UMAR KADVA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
27911	FA/3194/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	MUSHABHAI YUSUF IBRAHIM MUNSI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
27912	FA/3195/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	AHMED YUSUF IBRAHIM MUNSI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
27913	FA/3196/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	ISMAEL ADAM AHMED VALI KAMPAUNDWALA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
27914	FA/3197/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	AHMAD ALI AMAD KADVA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
27915	FA/3198/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	ABDUL YUSUF IBRAHIM MUNSI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
27916	FA/3199/2009	15/09/2009	DEPUTY GENERAL MANAGER (LAQ),	MARSHALL & ASSOCIATES	IKBALBHAI IBRAHIMBHAI MASA BERA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED
27917	FA/3200/2009	24/06/2015	JAYESH NAGINBHAI DUMASIA,	MR HARESH J TRIVEDI	TRUSHNABEN JAYESHBHAI DUMASIA,GRACY JAYESH DUMASIA MINOR	(MR DHIRENDRA MEHTA)
27918	FA/3201/2009	03/09/2014	KAVJIBHAI VALJIBHAI ASARI,	MR R.K.MANSURI	DAMOR HIRAJI SHANKARJI, DRIVER OF JEEP NO. GJ-9-B-2429,DAMOR RAJESHKUMAR HARIBHAI, OWNER OF JEEP NO. GJ-9B-2491,INSURANCE COMPANY, UNITED INDIA INSURANCE CO. LTD.	RULE SERVED
27919	FA/3203/2009	28/09/2010	LAXMANBHAI BALCHANDDAS PATEL,	VIRAL K SHAH	LALAJI SAVDHANJI THAKORE,MOTIJI SAVDHANJI THAKORE,BABUJI SAVDHANJI THAKORE,MANEKBEN SAVDHANJI THAKORE,CHAMPABEN SAVDHANJI THAKORE,GOKAJI CHHAGANJI THAKORE DELETED AS PER COURT ORDER,SHAKRAJI GOKAJI THAKORE,GABHAJI MOHANJI THAKORE,MANGAJI MOHANJI THAKORE,AMBALAL MOHANJI THAKORE	DELETED,RULE NOT RECD BACK
27920	FA/3204/2009	22/12/2015	BALKRUSHNA AMRUTLAL OZA,SUDHABEN BALKRUSHNA OZA,KAJAL BALKRUSHNA OZA,BHAVNA BALKRUSHNA OZA	MR MOHSIN M HAKIM	ARUNKUMAR BHAVANISHANKER MEHTA,DIVISIONAL MANAGER	RULE SERVED,MR HS MUNSHAW

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27921	FA/3205/2009	18/08/2009	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RATABHAI RAMABHAI MAKWANA,BHARATBHAI RAMBHAI MAKWANA	
27922	FA/3207/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHEKHABHAI GANGARAMDAS,	MR AV PRAJAPATI
27923	FA/3208/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI PARSHOTTAMDAS,	
27924	FA/3209/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL MULCHANDBHAI,	
27925	FA/3210/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI PRABHUDAS,	
27926	FA/3211/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI MAGANDAS,	
27927	FA/3212/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARBHAI MADHUBHAI,	
27928	FA/3213/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NADIA MADHABHAI GOKALBHAI THROUGH HEIRS,GANDABHAI MADHABHAI NADIA,NADIYA SOMABHAI SHIVABHAI	
27929	FA/3214/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI MADHAVLAL,	
27930	FA/3215/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUBHAI MOHANDAS,	
27931	FA/3216/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI SHANKARBHAI,	
27932	FA/3217/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI SOMDAS,	
27933	FA/3218/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARDAS TALJABHAI THROUGH HEIRS,PATEL JAGDISHBHAI ISHWARBHAI	
27934	FA/3219/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI KESHAVLAL,	
27935	FA/3220/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RASIKBHAI ISHWARBHAI,	
27936	FA/3221/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VORA NABUBHAI KALABHAI,	
27937	FA/3222/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VORA ALLARAKHA GULABKHA,	
27938	FA/3223/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUPRASAD VISHNUPRASAD JANI,	
27939	FA/3224/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LAXMANBHAI AMBARAM,	
27940	FA/3225/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUMBHAR GANDABHAI LAVJIBHAI THROUGH HEIRS,KUMBHAR MAFABHAI GANDABHAI	
27941	FA/3226/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL LALDAS,	
27942	FA/3227/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RUKHIBEN MANORBHAI THROUGH HEIRS,PATEL MANILAL LALDAS	
27943	FA/3228/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAM MULCHANDBHAI,	
27944	FA/3229/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALABHAI SHIVABHAI,	
27945	FA/3230/2009	21/08/2009	SPECIAL LAND ACQUSITION OFFCIER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PATEL SHANTABEN BABABHAI AMBARAM,	

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27946	FA/3233/2009	21/08/2009	ORIENTAL INSURANCE CO LTD,	MR VASANTS SHAH	SARTANBHAI AARKHABHAI THAKARDA,KAMLESHBHAI LAVJIBHAI PATEL	,MR AV PRAJAPATI
27947	FA/3234/2009	21/08/2009	ORIENTAL INSURANCE CO LTD,	MR VASANTS SHAH	BHARATBHAI SOMABHAI THAKARDA SINCE DECD. THROUGH HEIRS,SOMABHAI BECHARBHAI THAKARDA,TARABEN SOMABHAI THAKARDA,VASANTBEN BHARATBHAI SOMABHAI THAKARDA,KAMLESHBHAI LAVJIBHAI PATEL	,MR AV PRAJAPATI
27948	FA/3236/2009	03/07/2015	VITTHALBHAI HANSAJI BHIL (MARVADI),SAVITABEN VITTHALBHAI BHIL (MARVADI)	MR UMANG H OZA	RAMESHBHAI RAMCHANDRA KANOJIA,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
27949	FA/3237/2009	07/01/2016	GORDHANBHAI ALIAS GIRISHBHAI SONIYABHAI RATHAVA,	MR AS ASTHAVADI	HASMUKHBHAI SUBALABHI RATHAVA-KOLI,IFFCO TOKYO GENERAL INSURANCE CO LTD.	MR AJAY R MEHTA,MS. JR ACHARYA
27950	FA/3239/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARSINH FULSINH,	MR MM SAIYED
27951	FA/3240/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOHRABEN WD/O ADAM UMARJI BHAGUBHAI,	
27952	FA/3241/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHMAD SHAFIK,	
27953	FA/3242/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARIFABEN WD/O MOHMAD DAUD BANDA,	
27954	FA/3243/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH CHANDRASINH THROUGH HEIRS,UDESINH NARSINH,FATESINH NARSINH,PRATAPSINH NARSINH,AJITSINH NARSINH,MAHENDRASINH NARSINH	
27955	FA/3244/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YASHWANTKUNVARBA MAHENDRASINH,	
27956	FA/3245/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL DAUD BAJIBHAI,	MR MM SAIYED
27957	FA/3246/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH DEEPSINH RANA,	MR MM SAIYED
27958	FA/3247/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI RANCHHODBHAI,	
27959	FA/3248/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKBEN VIKRAMSINH,	
27960	FA/3249/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI KHUMANSINH,	
27961	FA/3250/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMMATSANG PRABHATSANG,	
27962	FA/3251/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAIRAJBEN RAMSINH,	
27963	FA/3252/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVENDRASINH PRATAPSINH,	
27964	FA/3253/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARSINH BHAGAWANSINH,	
27965	FA/3254/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLATSINH MAHIJIBHAI,	
27966	FA/3255/2009	20/08/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATLAL PARSHOTTAM DHOBI,	
27967	FA/3256/2009	20/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RATANBEN W/O HAMIRJI HIRA,RAJUBHAI CHATURBHAI RAVAL,KANTIBHAI GALABJI THAKOR	
27968	FA/3257/2009	20/08/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHARATBHAI MANSANGBHAI THAKOR,RAJUBHAI CHATURBHAI RAVAL,KANTIBHAI GALABJI THAKOR	

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27969	FA/3258/2009	20/08/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR VASANBHAI DEVABHAI SINCE DIED HIS LEGAL HEIRS,VANKAR ALKABEN VASANTBHAI,VANKAR SAHIL VASANTBHAI,VANKAR AJAY VASANTBHAI,VANKAR VAISALI VASANTBHAI	
27970	FA/3260/2009	02/07/2012	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	KAMLESHBHAI JIVANBHAI PATEL,NIRMALABEN KAMLESHBHAI PATEL,NILAY KAMLESHBHAI PATEL (MINOR),LAKHAN KAMLESHBHAI PATEL (MINOR),MAYANK THAKORBHAI PATEL	,RULE SERVED,MR.HIREN M MODI
27971	FA/3261/2009	01/10/2009	SANTOSH STARCH PRODUCTS LTD,	MR BS PATEL	RAMESHBHAI BALUBHAI DESAI,	MR RS SANJANWALA
27972	FA/3262/2009	16/12/2015	BASIR KARIMBHAI DABGAR,KHARUNBEN BASIRBHAI,SHAHIR BASIRBHAI,SHAHID BASIRBHAI,NAFISA BASIRBHAI	MR MAKBUL I MANSURI	SIRAJ MAMADBHAI SHANDHI,VIJAY AMRUTLAL ADHEDA,NEW INDIA ASSURANCE COMPANY LTD,BHIKHU MAMAD SHANDHI,UNITED INDIA INSURANCE CO.LTD	RULE SERVED,MR PALAK H THAKKAR
27973	FA/3263/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUSTAM YUSUF VALI MUSA PATEL,	
27974	FA/3264/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM MOHMAD ISAP,MUSABHAI MOHMAD ISAP	
27975	FA/3265/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHMAD MUSA,	
27976	FA/3266/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAP ALI AHMAD,	
27977	FA/3267/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAMIL VALI MUSA ASMAL,	
27978	FA/3268/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MOHMAD HASAN,	
27979	FA/3269/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI ZEENA,	
27980	FA/3270/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IQBAL DAUD ADAM,	
27981	FA/3271/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD HASAN ADAM PATLAWALA,	
27982	FA/3272/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI AHMAD ISE,	
27983	FA/3273/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI AHMAD ASMAL,	
27984	FA/3274/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL VALI AHMAD,	
27985	FA/3275/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILBHAI ALIBHAI MOHMAD,	
27986	FA/3276/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI UMAR,	
27987	FA/3277/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MOHMAD ASMAL,	
27988	FA/3278/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARJI MOHMAD ABHRAM,	
27989	FA/3279/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB SALEH MUSA HASAN,	
27990	FA/3280/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI MUSA HASAN,	
27991	FA/3281/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB AHMAD IBRAHIM,MUSA VALI IBRAHIM	
27992	FA/3282/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISA ADAM,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
27993	FA/3283/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ADAM ASMAL DASHU,	
27994	FA/3284/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ASMAL MUSE,	
27995	FA/3285/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ISE ADAM THROUGH HEIR ISMAIL VALI ADAM,	
27996	FA/3286/2009	20/08/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUKSHANA AIYUB ISMAIL,IBRAHIM VALI ZINA POA OF AIYUB ISMAIL IBRAHIM	
27997	FA/3287/2009	07/05/2013	PARMANAND JERAMBHAI DASANI,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	HABIBKHAN HATIMKHAN,MEMUDKHAN DURABKHAN,ORIENTAL INSURANCE CO.LTD	RULE SERVED,MR RITURAJ M MEENA
27998	FA/3289/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSANBHAI SHANKERBHAI,	MR AV PRAJAPATI
27999	FA/3290/2009	07/04/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MIYA EJAMATBIBEN WD/O DARIYAMIYA NATHAMIYA,	MR AV PRAJAPATI
28000	FA/3291/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHELIM AMRATBA NAJIRRAHMANBA,	MR AV PRAJAPATI
28001	FA/3292/2009	07/04/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARVARKHAN BAKARKHAN BAHELIM,	MR AV PRAJAPATI
28002	FA/3293/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHELIM FAJULUNISA BIKHANKHAN,	MR AV PRAJAPATI
28003	FA/3294/2009	07/04/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IMANKHAN SHERKHAN & JEHARABIBI WD/O HUSEINBA IMANBA,	MR AV PRAJAPATI
28004	FA/3295/2009	07/04/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI AMBALAL,PATEL KAMLESHKUMAR ISHWARLAL,PATEL ISHWARBHAI AMBALAL	MR AV PRAJAPATI
28005	FA/3296/2009	07/04/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHELIM SORABKHAN USMANKHAN THROUGH LEGAL HEIR,	MR AV PRAJAPATI
28006	FA/3297/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MIYA JIVANBA ALIYARBA,	MR AV PRAJAPATI
28007	FA/3298/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATWARA KANTILAL DWARKABHAI,	MR AV PRAJAPATI
28008	FA/3299/2009	24/02/2012	IFFCO-TOKIO GEN.INS. CO. LTD,	MR AJAY R MEHTA	NANDABEN JUVANSINH SOLANKI,VISHNUBHAI JUVANSINH SOLANKI,MAHESHBHAI JUVANSINH SOLANKI,DILIPKUMAR PRABHATSINH GOHIL	RULE SERVED,MS AMRITA AJMERA
28009	FA/3304/2009	09/12/2013	ABDULRAUFMIYA AHMED VEKARIA,	MR MITESH R AMIN	SIDIKBHAI IBRAHIMBHAI MANIAR,JINDUSINH MULSINH PARMAR,NEW INDIA ASSURANCE COMPANY LTD THROUGH MANAGER/	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
28010	FA/3305/2009	15/09/2009	NEW INDIA ASSURANCE CO.LTD,	(MR HASMUKH THAKKER)	KAMLESHBHAI JAGDISHBHAI PATEL,KANUBHAI GANESHBHAI THAKOR,IFFCO TOKYO GENERAL INSURANCE CO.LTD,VIKRAMBHAI GHANABHAI RABARI (DESAI)	
28011	FA/3306/2009	24/02/2012	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	LRS OF DECD. ANILBHAI LAXABHAIMER,LAKHABHAI ALIAS LAXMANBHAI DUNGARBHAI MER,NIMUBEN LAKHABHAI MER,RAMESHBHAI CHANABHAI METARIYA	
28012	FA/3310/2009	07/03/2012	UNITED INDIA INSURANCE COMPANY LTD THROUGH,	(MR MAULIK J SHELAT)	BHANIBEN SOMABHAI DABHI,GOPALBHAI PRAJAPTI,MAHIPALSINH CHANDUBHAI CHUDASAM,NEW INDIA ASSURANCE COMPANY LTD,KISHORBHAI RANCHODBHAI PACHAN	NOTICE UNSERVED,RULE SERVED,MR PALAK H THAKKAR,MR TUSHAR L SHETH
28013	FA/3313/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITARAM HIRALAL,	RULE SERVED

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28014	FA/3314/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI JIVABHAI,PATEL VISHNUBHAI JIVABHAI	RULE SERVED
28015	FA/3315/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KHODABHAI AMBARAM,PATEL MOHANBHAI KESHAVLAL	RULE SERVED
28016	FA/3316/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM CHATURDAS,PATEL AMRUTBHAI AMBALAL	RULE SERVED
28017	FA/3317/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI RAMABHAI,	RULE SERVED
28018	FA/3318/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTILAL JAGJIVANDAS,	MR AV PRAJAPATI
28019	FA/3319/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RABARI KANJIBHAI JESANGBHAI,	MR BC DAVE
28020	FA/3320/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHOTALAL NARANDAS,	MR AV PRAJAPATI
28021	FA/3321/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMABHAI PITAMBERDAS,	MR AV PRAJAPATI
28022	FA/3322/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI BHIKHABHAI,	MR AV PRAJAPATI
28023	FA/3323/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI LILACHAND,	RULE SERVED
28024	FA/3324/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHANTABEN JOITARAM HER ADMINISTRATOR OF,	RULE SERVED
28025	FA/3325/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHELABHAI ISHWARLAL OF HIS ADMINISTRATOR OF,	MR AV PRAJAPATI
28026	FA/3326/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHAVLAL VASTABHAI,	MR AV PRAJAPATI
28027	FA/3327/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANUBHAI CHELDAS THROUGH POA,	RULE SERVED
28028	FA/3328/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI GANGARAM,	MR AV PRAJAPATI
28029	FA/3329/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI AMBARAM,	RULE SERVED
28030	FA/3330/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL PRABHUDAS,	RULE SERVED
28031	FA/3331/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI KANUBHAI SOMABHAI,	RULE SERVED
28032	FA/3332/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI CHELABHAI SHIVABHAI,	RULE SERVED
28033	FA/3333/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI HIRABEN SHAMBUBHAI,	UNSERVED EXPIRED (R)
28034	FA/3334/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI HIRABEN NATHABHAI,	RULE SERVED
28035	FA/3335/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI MAFABHAI VIRABHAI,	RULE SERVED
28036	FA/3336/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAM GULABCHAND THRO'POA PATEL TRIKAMBHAI CHELDAS,	RULE SERVED
28037	FA/3337/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHELABHAI ISHWARBHAI THROUGH POA,	RULE SERVED
28038	FA/3338/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHANTABEN AMBALAL,	MR BC DAVE
28039	FA/3339/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DESAI AMRATBHAI VARVABHAI,	MR BC DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28040	FA/3340/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PANDYA AMBALAL HARILAL,	MR BC DAVE
28041	FA/3341/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI GANDALAL SHANKARBHAI,	RULE SERVED
28042	FA/3342/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KASHIRAMBHAI JOITARAM,	RULE SERVED
28043	FA/3343/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHWARBHAI HARIBHAI THROOUGH POA,	RULE SERVED
28044	FA/3344/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI KASHIRAMBHAI SHANKARDAS,	RULE SERVED
28045	FA/3345/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBARAMBHAI HARIDAS,	RULE SERVED
28046	FA/3346/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PANDYA LALSHANKERBHAI HARILAL,PANDYA AMBALAL HARILAL	MR BC DAVE
28047	FA/3347/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GIRISHBHAI JOITARAM,	RULE SERVED
28048	FA/3348/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI NATHABHAI RANABHAI,	MR BC DAVE
28049	FA/3349/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PANCHAL SANUBEN KESHAVLAL THROUGH POA,	RULE SERVED
28050	FA/3350/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI ISHWARBHAI MANORDAS,	RULE SERVED
28051	FA/3351/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VIRABHAI VASTABHAI,	MR BC DAVE
28052	FA/3352/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANILAL ISHVERLAL,	RULE SERVED
28053	FA/3353/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KACHARALAL ISHWARDAS THROUGH POA,	UNSERVED EXPIRED (R)
28054	FA/3354/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANDALAL AMBALAL THROUGH POA PATEL MANILAL BECHARDAS,	RULE SERVED
28055	FA/3355/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI MOHANDAS,	RULE SERVED
28056	FA/3356/2009	20/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VIRABHAI MAGANDAS THRO' POA PATEL CHATURBHAI VIRABHAI,	RULE UNSERVED
28057	FA/3357/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHANDUBHAI MOHANBHAI,	RULE SERVED
28058	FA/3358/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL TRIBHOVAN JIVABHAI THRO'POA,	RULE SERVED
28059	FA/3359/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KESHAVLAL KANJIDAS,	RULE SERVED
28060	FA/3360/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANUBHAI BECHARDAS,	RULE SERVED
28061	FA/3361/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI MANGALDAS,	RULE SERVED
28062	FA/3362/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMBALAL SHIVRAMBHAI THRO'POA PATEL RAJNIKANT AMBALAL,	RULE SERVED
28063	FA/3363/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHAMANBHAI VISABHAI,	RULE SERVED
28064	FA/3364/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VITTALBHAI HATHIDAS,	UNSERVED EXPIRED (R)
28065	FA/3365/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PUNJIRAMBHAI KACHARADAS,	UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28066	FA/3366/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHALADDAS PRABHUDAS,	RULE SERVED
28067	FA/3367/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI CHAGANBHAI,	RULE SERVED
28068	FA/3368/2009	16/08/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTLAL SHIVRAMBHAI,	RULE SERVED
28069	FA/3369/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHVARLAL AMTHADAS THROUGH POA,	RULE SERVED
28070	FA/3370/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITABHAI HIRABHAI,	RULE SERVED
28071	FA/3371/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SUTHAR CHAGANBHAI KALIDAS,	UNSERVED EXPIRED (R)
28072	FA/3372/2009	10/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SURESHBHAI HARGOVANDAS,	RULE SERVED
28073	FA/3373/2009	10/05/2012	NARSING MANSING DAMOR,DITUBEN NARSING DAMOR	MR MUKUND M DESAI	RATILAL MAGANBHAI VASAVA DRIVER,DEEPAKBHAI DAHYABHAI RANA OWNER,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MS HINA DESAI
28074	FA/3374/2009	10/05/2012	KALIYA MEHIYA DAMOR,RAMAN MEHIYA DAMOR	MR MUKUND M DESAI	RATILAL MAGANBHAI VASAVA DRIVER,DEEPAKBHAI DAHYABHAI RANA OWNER,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MS HINA DESAI
28075	FA/3375/2009	10/05/2012	KALIYA MEHIYA DAMOR,RAMAN MEHIYA DAMOR	MR MUKUND M DESAI	RATILAL MAGANBHAI VASAVA DRIVER,DEEPAKBHAI DAHYABHAI RANA OWNER,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MS HINA DESAI
28076	FA/3377/2009	24/08/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER),MR PALAK H THAKKAR	RAJNIKLANT CHAGANBHAI RADATIYA,RAMESHKUMAR CHOGALAJI GODIYA (MARUTI CAR NO.GJ-1-RR-5124),CHAMPALAL D JAIN PROPRIETOR HARISH MEHTA	
28077	FA/3378/2009	24/08/2009	AMBABEN MOHANBHAI WD/O DECEASED MOHAN MADHA,DAYABHAI MOHANBHAI SATWARA,CHHAGANBHAI MOHANBHAI SATWARA,MANSUKHBHAI MOHANBHAI SATWARA,NAVINBHAI MOHANBHAI SATWARA,PREMJIBHAI MOHANBHAI SATWARA	MR BHAVIN J SATWARA	JAYABEN ARJANBHAI KHANDHAR,GHELABHAI ARJANBHAI KHANDHAR,ASHOKBHAI ARJANBHAI KHANDHAR	
28078	FA/3379/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	SHANABHAI SHANKARBHAI PARMAR SINCE DECD.THRO'LEGAL HEIRS,,SAVITABEN SHANABHAI PARMAR,MANHARBHAI SHANABHAI PARMAR,LALITABEN SHANABHAI PARMAR,MAHENDRABHAI SHANABHAI PARMAR,MANJULABEN SHANABHAI PARMAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	,GOVERNMENT PLEADER,RULE SERVED,MR BS PATEL
28079	FA/3380/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN AMARSINH CHHITABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28080	FA/3381/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN MAHESHBHAI CHHITABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED
28081	FA/3382/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN ANILKUMAR VITHTHALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28082	FA/3383/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN CHAUDUBHAI DABHAIBHAI SINCE DECD.THRO'LEGAL HEIRS,,SHARDABEN,WD/O.CHANDUBHAI DABHAIBHAI CHAUHAN,SUMITRABEN CHANDUBHAI CHAUHAN,ARJUNBHAI CHANDUBHAI CHAUHAN,INDIRABEN CHANDUBHAI CHAUHAN,SAJANBEN CHANDUBHAI CHAUHAN,RAMESHBHAI CHANDUBHAI CHAUHAN,CHAUHAN HIRABEN DABHAIBHAI,CHAUHAN TARABEN DABHAIBHAI,CHAUHAN MANJULABEN DABHAIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,RULE NOT RECD BACK,RULE SERVED,MR BS PATEL
28083	FA/3384/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	PARMAR CHHATRASINH NAGARBHAI,PARMAR SHANABHAI NAGARBHAI,PARMAR AMARSINH NAGARBHAI,PARMAR JIVIBEN NAGARBHAI,PARMAR JASHIBEN NAGARBHAI,PARMAR LILABEN NAGARBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THRO'THE COLLECTOR	RULE SERVED
28084	FA/3385/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	RATHODIYA NATUBHAI SHIVABHAI SINCE DECD.THRO'LEGAL HEIRS,,NANDABEN NATUBHAI RATHODIYA,KANTABEN NATUBHAI RATHODIYA,SHANTABEN NATUBHAI RATHODIYA,MANJULABEN NATUBHAI RATHODIYA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	,RULE SERVED
28085	FA/3386/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN VITHTHALBHAI MATHURBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28086	FA/3387/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN GOVINDBHAI CHHITABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28087	FA/3388/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN BHUPATBHAI SUKABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28088	FA/3389/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	PARMAR MANSINGBHAI GOVINDBHAI,PARMAR RATANBHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	RULE SERVED,MR BS PATEL
28089	FA/3390/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN MANILAL MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED
28090	FA/3391/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN MAGANBHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28091	FA/3392/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN BHAILALBHAI MOHANBHAI SINCE DECD. THROUGH HEIRS,VIJAYBHAI BHAILALBHAI CHAUHAN,MEENABEN BHAILALBHAI CHAUHAN,MANJULABEN YIGESHBHAI,RAVIRAJ YOGESHBHAI CHAUHAN MINOR THROUGH,JAGRUTIBEN YOGESHBHAI CHAUHAN MINOR THROUGH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	,RULE SERVED,MR BS PATEL
28092	FA/3393/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN AMBABEN KALABHAI,CHAUHAN BABUBHAI KALABHAI,CHAUHAN KANUBHAI KALABHAI,CHAUHAN SHANTABEN KALABHAI,CHAUHAN SUSHILABEN KALABHAI,SPECIAL LAND ACQUSITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28093	FA/3394/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN DINESHBHAI VITHTHALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28094	FA/3395/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	RATHODIYA SHANKARBHAI,RATHODIYA RAISANGBHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28095	FA/3396/2009	05/05/2011	GUJARAT ENERGY TRANSMISSION CORPORATION LTD THROUGH,	(MR SN SINHA)	CHAUHAN HARISHBHAI VITHTHALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR	RULE SERVED,MR BS PATEL
28096	FA/3397/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGABHAI@BHAGUBHAI JESINGBHAIPATEL SINCE DEC.THRU HEIRS,LRS,ARVINDBHAI BHAGABHAI PATEL,MUKESHBHAI BHAGABHAI PATEL	MR YATIN SONI,MR HITESH B PATEL
28097	FA/3398/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIRCHANDBHAI NATHUDAS,	MR YATIN SONI,MR HITESH B PATEL
28098	FA/3399/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHARDABEN MADHABHAI,	MR YATIN SONI,MR HITESH B PATEL
28099	FA/3400/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI KHODIDAS,	MR YATIN SONI,MR HITESH B PATEL
28100	FA/3401/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI NATHUDAS,	RULE SERVED
28101	FA/3402/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJESHBHAI KALIDAS,	MR YATIN SONI,MR HITESH B PATEL
28102	FA/3403/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SANKALCHAND AMTHARAM,	MR YATIN SONI,MR HITESH B PATEL
28103	FA/3404/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAGDISHKUMAR NARAYANDAS,	MR YATIN SONI,MR HITESH B PATEL
28104	FA/3405/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI SANKALCHAND,	MR YATIN SONI,MR HITESH B PATEL
28105	FA/3406/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF MATHURDAS TRIKAMBHAI NAVNEET MATHRUDAS PATEL,	MR YATIN SONI,MR HITESH B PATEL
28106	FA/3407/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI VITTHALBHAI,	MR YATIN SONI,MR HITESH B PATEL
28107	FA/3408/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI GANDABHAI,	MR YATIN SONI,MR HITESH B PATEL
28108	FA/3409/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF PATEL MATHURDAS T NAVNEET MATHURDAS PATEL,	MR YATIN SONI,MR HITESH B PATEL
28109	FA/3410/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI AMTHABHAI,	MR YATIN SONI,MR HITESH B PATEL
28110	FA/3411/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI CHHAGNLAL,	MR YATIN SONI,MR HITESH B PATEL
28111	FA/3412/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GORDHANBHAI MANGALDAS,	MR YATIN SONI,MR HITESH B PATEL
28112	FA/3413/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI MOTIBHAI ETC,PATEL DAHIBEN AMBALAL ETC,PATEL KANUBHAI AMBALAL	MR YATIN SONI,MR HITESH B PATEL
28113	FA/3414/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHURABHAI RAMDAS,	MR YATIN SONI,MR HITESH B PATEL
28114	FA/3415/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJENDRAKUMAR ISHWARBHAI,	MR YATIN SONI,MR HITESH B PATEL
28115	FA/3416/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SATISHBHAI KESHAVLAL,	MR YATIN SONI,MR HITESH B PATEL
28116	FA/3417/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL AMTHABHAI,	MR YATIN SONI,MR HITESH B PATEL
28117	FA/3418/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI GANESHBHAI,	MR YATIN SONI,MR HITESH B PATEL

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28118	FA/3419/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI JIVANLAL,	MR YATIN SONI,MR HITESH B PATEL
28119	FA/3420/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI MADHAVLAL,	MR YATIN SONI,MR HITESH B PATEL
28120	FA/3421/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KRISHNABEN VITTHALBHAI,	MR YATIN SONI,MR HITESH B PATEL
28121	FA/3422/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI SANKALCHAND,	MR YATIN SONI,MR HITESH B PATEL
28122	FA/3423/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARLAL TRIKAMLAL,	MR YATIN SONI,MR HITESH B PATEL
28123	FA/3424/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJESHBHAI AMBALAL,	MR YATIN SONI,MR HITESH B PATEL
28124	FA/3425/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF PATEL RAMANLAL MOHANLAL PATEL MUKESH RAMANLAL,	MR YATIN SONI,MR HITESH B PATEL
28125	FA/3426/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI JETHABHAI,	MR YATIN SONI,MR HITESH B PATEL
28126	FA/3427/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI ISHVARBHAI,PATEL MAFABHAI JETHABHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
28127	FA/3428/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIRS OF PATEL BHIKHABHAI JOITARAM PATEL DASHRATHBHAI B,	MR YATIN SONI,MR HITESH B PATEL
28128	FA/3429/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGUBHAI VITTHALBHAI,	RULE SERVED
28129	FA/3430/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI HARGOVANDAS,	MR YATIN SONI,MR HITESH B PATEL
28130	FA/3431/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL JOITARAM,	MR YATIN SONI,MR HITESH B PATEL
28131	FA/3432/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAVALDAR HAJIMIYA UMARAVKHAN,	MR YATIN SONI,MR HITESH B PATEL
28132	FA/3433/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI REVABHAI,	RULE SERVED
28133	FA/3434/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI HARJIVANDAS,	MR YATIN SONI,MR HITESH B PATEL
28134	FA/3435/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI BHAKTIDAS,PATEL GABHABHAI BHAKTIDAS	MR YATIN SONI,MR HITESH B PATEL
28135	FA/3436/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE BALUJI BABAJI,	MR YATIN SONI,MR HITESH B PATEL
28136	FA/3437/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE NANJI BABAJI,	MR YATIN SONI,MR HITESH B PATEL
28137	FA/3438/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI RAMABHAI,	MR YATIN SONI,MR HITESH B PATEL
28138	FA/3439/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI LAKSHMANBHAI,	MR YATIN SONI,MR HITESH B PATEL
28139	FA/3440/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI SOMABHAI,	MR YATIN SONI,MR HITESH B PATEL
28140	FA/3441/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI NATHABHAI,PATEL MUKESHBHAI NATHABHAI	MR YATIN SONI,MR HITESH B PATEL
28141	FA/3442/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI GOKALDAS,	RULE SERVED
28142	FA/3443/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIR OF PATEL GOKALDAS REVIDAS PATEL KANUBHAI GOKALDAS,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28143	FA/3444/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI JIJIDAS,	MR YATIN SONI,MR HITESH B PATEL
28144	FA/3445/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DIPAKKUMAR KANUBHAI,	MR YATIN SONI,MR HITESH B PATEL
28145	FA/3446/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAGDISHKUMAR NARAYANDAS,	MR YATIN SONI,MR HITESH B PATEL
28146	FA/3447/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BAPUBHAI PUNJABHAI DECD.THROUGH THE LRS,KALABHAI S/O PATEL BAPUBHAI PUNJABHAI @ PUNJIRAM,KANTIBHAI S/O PATEL BAPUBHAI PUNJABHAI @ PUNNJIRAM,RAMABHAI S/O PATEL BAPUBHAI PUNJABHAI @ PUNJIRAM	,MR YATIN SONI
28147	FA/3448/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BECHARBHAI JIVABHAI DECD.THROUGH THE LRS,SHAKRIBEN WD/O BECHARBHAI PATEL,BALDEVBHAI S/O BECHARBHAI PATEL,HANSABEN D/O BECHARBHAI PATEL,MAHENDRABHAI S/O BECHARBHAI PATEL,KALIBEN D/O BECHARBHAI PATEL,PATEL HARGOVANBHAI JIVABHAI	RULE SERVED,MR YATIN SONI
28148	FA/3450/2009	25/08/2009	ICICI LOMBARD GEN.INS.CO.LTD,	MR VIBHUTI NANAVATI	MUSTUFAKHAN RASHULKHAN MALEK,DIPAKBHAI RUPABHAI AHIR,BHUREKHAN DUBEDAR MANIYAR,BANUBEGAM BHUREKHAN MANIYAR	
28149	FA/3453/2009	16/12/2015	RAMINDER @ RAM INDER SUKHAI @ SUKAI PRAJAPATI,	MR.HIREN M MODI	ABBAS @ ABHESING MOHAMMADBHAI PATEL,ORIENTAL INSRUANCE CO LTD	MR KASHYAP R JOSHI,MR DASHRATH N PATEL
28150	FA/3456/2009	26/08/2009	THE ORIENTAL INSURANCE CO. LTD,	MR KASHYAP R JOSHI	GOKULBHAI MANILAL RATHOD,SAVITABEN GOKULBHAI RATHOD,GHANSHYAM KANTILAL PATEL,DIVYESH KANIYALAL PATEL	
28151	FA/3457/2009	17/09/2013	BAHADURSINH ABHESINH THROUGH HEIRS,MAJIRAJBA BAHADURSINH SINCE DECD THRO.HER HEIR AND L.RS.,PURIBA ABHESINH JHALA,RAJENDRASINH HIMMATSINH JADEJA	DS AFF.NOT FILED (R),(MR HEMANG R RAWAL)	RAJPUT JETHALAL LAXMANBHAI,PARTNER OF M/S HARISIDDHI & COM.,ORIENTAL INSURANCE COM. LTD,DALUBHAI MURADBHAI SHAIKH,RAJESHBHAI RAGHAVJIBHAI AAYAR,NATIONAL INSURANCE COM. LTD,BARKATBHAI AHMEDBHAI SAIYED,AMARSANG BHAIBHAI,NEW INDIA INSURANCE COM. LTD	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR VASANTS SHAH,MR NAGESH C SOOD,(MR SN SINHA),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
28152	FA/3458/2009	01/03/2016	GAUTAMBHAI CHIMANLAL SHAH,	MR YN RAVANI	ASHOKKUMAR GANDALAL PATEL,JANARDAN JAYANTILAL RAWAL,THE ORIENTAL INSURANCE COMPANYLIMITED	RULE SERVED,MR R G DWIVEDI
28153	FA/3459/2009	26/08/2009	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	GINKIBEN HITESHKUMAR PATEL MINOR THROUGH,ALPABEN HITESHKUMAR PATEL,RAMABEN GANPATBHAI PATEL,GANPATBHAI ZINABHAI PATEL,RAMPALSINH GITAMSING TOMER,DIPSINH LAXMANSINH PARMAR	
28154	FA/3460/2009	02/09/2009	UNITED INDIA INSURANCE CO.LTD,	MS HINA DESAI	RAHIMBHAI NANJIBHAI CHOKIA,KHATIJABEN RAHIMBHAI CHOKIA,MEHBOOBKHAN R CHOKIA	,MR HARDIK S SONI
28155	FA/3461/2009	28/04/2011	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE HEIR OF PATEL NAROTTAMBHAIJIVABHAI PATEL RAJENDRA N,	MR YATIN SONI,MR HITESH B PATEL
28156	FA/3462/2009	26/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARESH J TRIVEDI	SUNITABEN W/O ASHOK MANGABHAI DANTANI,	
28157	FA/3463/2009	26/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARESH J TRIVEDI	JIVRAJBHAI MAVJIBHAI KATARIA,	MR BK OZA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28158	FA/3464/2009	26/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARESH J TRIVEDI	DINKAR UKABHAI CHAUHAN,	MR BK OZA
28159	FA/3465/2009	26/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARESH J TRIVEDI	VASANTLAL CHAGANLAL SHASTRY,DINKAR UKABHAI CHAUHAN,JIVRAJ MAAVJIBHAI KATARIA	
28160	FA/3466/2009	26/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARESH J TRIVEDI	LAXMIBEN W/O PASHABHAI LAVJI- BHAI,DINESH BHAI PASHABHAI VANKAR,PRAVINBHAI PASHABHAI VANKAR,NAYNABEN PASHABHAI VANKAR,MINOR HEMANT PASHABHAI,DINKAR UKABHAI CHAUHAN,JIVARAJ MAAVJIBHAI KATARIA	,MR AMIT C NANAVATI
28161	FA/3468/2009	26/08/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BAI SORMIBEN WD/O SORAMBHAI ZERABHAI BAMANIYA,MAGANBHAI SORAMBHAI BAMANIYA,KANTIBHAI SORAMBHAI BAMANIYA,ZERABHAI MAGANBHAI BAMANIYA,BAI ZOKHANABEN ZERABHAI BAMANIYA,NILESHKUMAR MAGANILAL BHANDARI,DINESHKUMAR MANEKLAL SANGHVI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
28162	FA/3469/2009	26/08/2009	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BAI SORMIBEN WD/O SORAMBHAI ZERABHAI BAMANIYA,NILESHKUMAR MAGANILAL BHANDARI,DINESHKUMAR MANEKLAL SANGHVI,SALIM ISMAIL MAFAT	,MR MEHUL S SHAH,(MR SURESHM SHAH)
28163	FA/3471/2009	10/09/2009	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD, RAJKOT,	MR VIBHUTI NANAVATI	DHARMESHBHAI PARSOTTAMBHAI PARSANA (PATEL),DIGVIJAYSINH JETHUBHA JADEJA,RAMESHBHAI @ PRAKASH @ BHAKO KARSHANBHAI ADHEDA	
28164	FA/3472/2009	16/07/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	ALPESHBHAI DEVANBHAI VASAVA,DEVANBHAI GODIYABHAI VASAVA	RULE SERVED,MR KASHYAP R JOSHI
28165	FA/3475/2009	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY,	MR SHALIN N MEHTA	VAJUBHAI JADAVBHAI JAMBUKIYA,JAYABEN VAJUBHAI JAMBUKIYA,NIRMAL VAJUBHAI JAMBUKIYA MINOR,AMIT VAJUBHAI JAMBUKIYA MINOR,JAMNABEN JADAVBHAI JAMBUKIYA,MASUBEN RAVATBHAI MARU	,RULE SERVED,MR HARSHAD K PATEL,MR PANKAJ R DESAI
28166	FA/3476/2009	27/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,TIRATHSINH PRABHATSINH SOLANKI	MRS VASAVDATTA BHATT	VASANTBEN RAMANBHAI RATHOD,RAMANBHAI JIVANBHAI RATHOD,BAKAKJI SOMAJI THAKORE DRIVER OF JEEP NO. GJ-1-HH-943,AMBADAN DALPATSINH GADHVI (CHARAN),ORIENTAL INSURANCE CO LTD	
28167	FA/3477/2009	27/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,TIRATHSINH PRABHATSINH SOLANKI	MRS VASAVDATTA BHATT	PARESHBHAI NAGJIBHAI GOHIL,BAKAJI SOMAJI THAKORE,AMBADAN DALPATSINH GADHVI(CHARAN),ORIENTAL INSURANCE CO LTD	
28168	FA/3478/2009	27/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KANTABEN WD/O VIRAMSING JIVAJITHAKORE,DINESH VIRAMSING THAKORE,SHARDABEN VIRAMSING THAKORE,AMBADAN DALPATSINH GADHVI(CHARAN),ORIENTAL INSURANCE CO LTD	
28169	FA/3479/2009	27/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,TIRATHSINH PRABHATSINH SOLANKI	MRS VASAVDATTA BHATT	LEGAL HERIS OF DECEASED SHANTABEN NARANBHAI BAROT,SUMANBHAI NARANBHAI BAROT,BIPINBHAI NARANBHAI BAROT,BAKAJI SOMAJI THAKORE,AMBADAN DALPATSINH GADHVI(CHARAN)	
28170	FA/3480/2009	27/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,TIRATHSINH PRABHATSINH SOLANKI	MRS VASAVDATTA BHATT	HIRENKUMAR RAMANBHAI RATHOD,BAKAJI SOMAJI THAKORE,AMBADAN DALPATSINH GADHVI(CHARAN),ORIENTAL INSURANCE CO LTD	
28171	FA/3481/2009	27/08/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KANTABEN WD/O VIRAMSING JIVAJI THAKORE,DINESH VIRAMSING THAKORE,SHARDABEN VIRAMSING THAKORE,AMBADAN DALPATSINGH GADHVI(CHARAN),ORIENTAL INSURANCE CO LTD	
28172	FA/3482/2009	25/02/2019	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	HIRALAL V PANCHAL TRUSTEE OF SADVICHAR PARIVAR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28173	FA/3483/2009	07/04/2010	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	HIRALAL V PANCHAL TRUSTEE OF SADVICHAR PARIVAR,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,MR YATIN SONI
28174	FA/3484/2009	27/06/2016	AGNESHBEN JOHNBHAI KRISTISINCEDEAD THOUGH HER LRS.,FRANCIS JOHNBHAI,PAUL JOHNBHAI,LEGAL HEIRS OF DECD JOSEPH JOHNBHAI KHRISTI,ANANDIBEN JOSEPHBHAI KHRISTI,HETALBEN JOSEPHBHAI KHRISTI,RAKSHABEN JOSEPHBHAI KHRISTI	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
28175	FA/3487/2009	31/08/2009	PATEL SOMABHAI SHANKERBHAI,	MR JIGAR G GADHAVI	PURIBEN SENDHABHAI MAKWANA (VAKAR) DELETED,KANTABEN GANPATBHAI VANKAR,VANKAR BHIKHIBEN MOHANBHAI,SENMA JAYANTIBHAI @ BHOPO MOHANBHAI,UNITED INDIA INSURANCE COMPANY LTD,M B PATEL	
28176	FA/3490/2009	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	YOGESHKUMAR DINESHBHAI JOSHI,FARSURAM RATANDAS MESWANIA,LILABEN FARSURAM MESWANIA,HINABEN HARESHBHAI MESHWANIA WD/O HARESHBHAI F MESHWANIA,NANDNI HARESHBHAI MESWANIA (MINOR)	RULE SERVED,MR KIRAN ACHARYA,MR AMIT C NANAVATI
28177	FA/3491/2009	31/08/2009	SNEHALKUMAR RAMESHCHANDRA MEHTA,	MR.HIREN M MODI	HINABEN UTTAMBHAI LAD,DINALBEN UTTAMBHAI LAD (MINOR),PARTH UTTAMBHAI LAD (MINOR),REVABEN TRIKABHAI LAD,ORIENTAL INSURANC CO.LTD	
28178	FA/3492/2009	10/08/2010	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	SIDDHI CO-OP. BANK LTD,	(MR BS BRAHMBHATT)
28179	FA/3493/2009	01/09/2009	NEW INDIA ASSURANCE COMPANY LTD THROUGH,	MR KV GADHIA	BABUBEN ISHPURI GOSWAMI,MOHAMED HANIF KARIMBHAI JUNAKIA	
28180	FA/3494/2009	01/09/2009	UNITED INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	VAGHARI SONIBEN MUKESHBHAI,VAGHARI MANISHABEN MUKESHBHAI MINOR THRO' RESP.NO.1,SUNILBHAI MUKESHBHAI VAGHARI MINOR THRO' RESP . NO.-1,VAGHARI RAMANBHAI BECHARBHAI,VAGHARI JENIBEN BECHARBHAI,VAGHARI REKHABEN RAMANBHAI MINOR,HIMATSINH UDESINH MAKWANA,BHANWARLAL MISHRILAL JAIN	
28181	FA/3496/2009	01/09/2009	NEW INDIA ASSURANCE CO.LTD,	MR SUNIL B PARIKH	KIRITBHAI BHIKHUBHAI MOKARIYA,DIGATBHAI SHARADBHAI ACHARYA,DILIP JERAMDAS POPAT	
28182	FA/3501/2009	21/07/2010	ATULKUMAR MULSHANKAR JOSHI,	(MR CL SONI)	MINABEN ATULKUMAR JOSHI,	MR DAXESH T DAVE
28183	FA/3502/2009	16/08/2011	PEMJI NATHU,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
28184	FA/3503/2009	02/09/2009	DIVISIONAL CONTROLLER G S R T C,	MR HS MUNSHAW	PARTHIBHAI DALABHAI BHATOL PATEL,VIRABEN PARTHIBHAI BHATOL PATEL (MINOR) THROUGH,DINESHBHAI PARTHIBHAI BHATOL PATEL(MINOR) THROUGH,TOLARAM CHELARAM SINDHI MANWANI,ORIENTAL INSURANCE CO LTD	,MR. S. M. GOHIL
28185	FA/3504/2009	02/09/2009	DIVISIONAL CONTROLLER G S R T C,	MR HS MUNSHAW	RABARI BABUBEN WD/O RABARI REVABHAI ODHARBHAI,RABARI BHAGIBEN REVABHAI,RABARI CHETNABEN REVABHAI,RABARI MALJIBHAI REVABHAI,RABARI BHAVNABEN REVABHAI,RABARI ASHABEN REVABHAI,DHUOLARAM CHELARAM SINDHI MANWANI,ORIENTAL INSURANCE CO. LTD	
28186	FA/3505/2009	02/09/2009	DIVISIONAL CONTROLLER G S R T C,	MR HS MUNSHAW	PATEL AMBABEN WD/O DALJIBHAI PRATAPBHAI,PATEL ANUBEN DALJIBHAI,PATEL GALBABHAI DALJIBHAI,DHUOLARAM CHELARAM SINDHI MANWANI,ORIENTAL ISURANCE CO LTD	,MR SS TRIVEDI
28187	FA/3506/2009	23/11/2009	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR &,	GOVERNMENT PLEADER	RAMKUBHAI BAVBHAI MALA,	MR VIMAL M PATEL

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28188	FA/3507/2009	02/09/2009	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	HIRABEN BHIKHABEN GOHIL,HARESHBHAI DANUBHAI ZALA,KALUBHAI NAGJIBHAI KATHILIYA	
28189	FA/3508/2009	07/01/2016	DAYABHAI BHIMABHAI ROHIT,	(MR PARESH M DARJI)	BHARATBHAI JASBHAI PATEL,RAMBHAI GHELABHAI GOHEL,NEW INDIA INSURANCE COMPANY,RATIBHAI MERABHAI BHARVAD,KANUBHAI KANTIBHAI PARMAR,ORIENTAL INSURANCE COMPANY	RULE SERVED,MR VASANTS SHAH
28190	FA/3510/2009	01/07/2010	SANJAY SAJJAN SHAH,	MR ADIL R MIRZA	SHALINI SANJAY SHAH,	MR HARSHAD K PATEL
28191	FA/3511/2009	24/02/2012	GULABBHAI BHULABHAI PATEL,CHANDANBEN GULABBHAI PATEL,MUKESHBHAI GULABBHAI PATEL	MR AMIT N PATEL	AERACH KEKHSHARU VANDREVALA,SHRIMAI LEE AERACH VANDREVALA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
28192	FA/3512/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHA ISMAIL VALI HEIR OF VALI HAJI MOHAMMAD,	
28193	FA/3513/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB IBRAHIM MUSE,	
28194	FA/3514/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINA AHMAD UMARJI POCHA,ABDUL AHMAD PATEL	
28195	FA/3515/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MUSA SULEMAN,	
28196	FA/3516/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ISE BAGAS,	
28197	FA/3517/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI CHHOTBHAI VALAND,	
28198	FA/3518/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MUSE ADAM,	
28199	FA/3519/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHA ISMAIL VALI HEIR OF VALI HAJI MOHAMMAD,	
28200	FA/3520/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD ISE ASMAL DASU,	
28201	FA/3521/2009	03/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF HAJI UMARJI DEBAR,	
28202	FA/3522/2009	24/02/2012	PASHIBEN RAMABHAI PARMAR,DAHYABHAI RAMABHAI PARMAR,BHIMSINGH RAMABHAI PARMAR	MR JA ADESHRA	DIVISIONAL MANAGER GUJARAT STATE ROAD TRANSPORT,	MR HS MUNSHAW
28203	FA/3524/2009	22/09/2009	BHARTIBEN HEMRAJBHAI ADIYA,	MR SHITAL R PATEL	SUMATICHANDRA POPATLAL SHAH DECEASED,SUDHABEN SUMATICHANDRA SHAH,DIPAKBHAI SUMATICHANDRA SHAH,SMITABEN AJITKUMAR MEHTA	,DELETED
28204	FA/3527/2009	13/03/2019	MANJUBEN @ MINAKSHIBEN WD/O RAKESHBHAI KANUBHAI MAKWANA,KANUBHAI DUDHABHAI MAKWANA,GANGABEN KANUBHAI MAKWANA,MEENABEN KANUBHAI MAKWANA,BHARATBHAI KANUBHAI MAKWANA	MR ANILN MEHTA,MADANSINGH O BAROD	DRIVER OF TRACTOR CUM TROLLY GJ-7E-6945 & GJ-7X-1131,OWNER OF TRACTOR CUM TROLLY NOGJ-7E-6945 & GJ-7X-1131,INSURANCE CO OF TRACTOR CUM TROLLY NO.GJ-7E-6945 &	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
28205	FA/3528/2009	07/09/2009	NEW INDIA ASSURANE CO.LTD,	(MR HASMUKH THAKKER)	SABERABIBI RAMAJUBHAI PATHAN,YUSUFBHAI RAMAJUBHAI PATHAN,IBRAHIM RAMAJUBHAI PATHAN,SABANABIBI RAMAJUBHAI PATHAN,SADIK RAMAJUBHAI PATHAN,KALUBHA KHENGARJI JADEJA,V K PATEL	
28206	FA/3529/2009	07/09/2009	NEW INDIA ASSURANE CO.LTD,	(MR HASMUKH THAKKER)	KHATIJABEN ABDULGANI,MARIAMBEN AYUBBHAI,AYUBBHAI MUSHABHAI,JETULABEDIN ABDULGANI (MINOR),KALUBHA KHENGARJI JADEJA,V K PATEL,RAVINDRA SAGARMAL BHANSHALI,ORIENTAL INSURANCE CO.LTD	
28207	FA/3530/2009	07/09/2009	NEW INDIA ASSURANE CO.LTD,	(MR HASMUKH THAKKER)	ISHWARSINH KUBERSINH MAKWANA,KUBERSINH GULABSINH MAKWANA,NATHIBEN KUBERSINH MAKWANA,BHOLIBEN ISHWARSINH MAKWANA,KALUSINH ISHWARSINH MAKWANA (MINOR),KALUBHA KHENGARJI JADEJA,V K PATEL,RAVINDRA SAGARMAL BHANSHALI,ORIENTAL INSURANCE CO.LTD	

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28208	FA/3533/2009	07/01/2016	HIRABEN DAHYABHAI AHIR,KALMLESHBHAI DAHYABHAI AHIR,RAKESHBHAI DAHYABHAI AHIR	MR AMIT N PATEL	BHARAT MANGUBHAI PATEL,ISHWARBHAI CHANABHAI INTWALA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS AMEE YAJNIK
28209	FA/3534/2009	08/09/2009	KIRANBA TEJUBHA ZALA,	MR MAYUR RAJGURU	ISUBHA LAKHUBHA SOLANKI,	
28210	FA/3535/2009	16/09/2009	UNITED INDIA INSURANCE CO.LTD,	MS AMEE YAJNIK	RATAJI PUNJAJI SOLANKI,ANILKUMAR BADAJI PUROHIT,HASMUKHBHAI NARSINHBHAI GADHVI	
28211	FA/3536/2009	03/12/2013	ORIENTAL INSURANCE COMPANY LTD,	MS KARUNA V RAHEVAR	DHAKUBEN CHHAGANBHAI,SOMABHAI KANABHAI KOHLI,RAGHUBHAI MERABHAI BHARVAD	MR UMANG H OZA,MS AMRITA AJMERA
28212	FA/3537/2009	03/12/2013	ORIENTAL INSURANCE COMPANY LTD,	MS KARUNA V RAHEVAR	BAYABEN VIRJIBHAI,SOMABHAI KANABHAI KOHLI,RAGHUBHAI MERABHAI BHARVAD	MR UMANG H OZA,MS AMRITA AJMERA
28213	FA/3538/2009	12/08/2015	PRIYABEN HIREN TRIVEDI,MINOR HET HIREN TRIVEDI,MINOR DEV HIREN TRIVEDI	(MR NA SHAIKH)	RATHWA RAMESH DEVSINHBHAI DELETE AS PER L/C JUDGEMENT,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MS KIRAN D PANDEY
28214	FA/3539/2009	07/01/2016	DINESHBHAI DHIRABHAI PATEL (CHAUDHARY),SUSHILABEN DINESHBHAI PATEL(CHAUDHARY)	MR JIGAR G GADHAVI	PATEL HIRENKUMAR MOHANBHAI,PATEL MOHANBHAI DHANJIBHAI,ORIENTAL INSURANCE COMPANY,SHANKARBHAI HIRABHAI PRAJAPATI,IFFCO TOKIO GENERAL INSURANCE CORPORATION	RULE SERVED,MR AJAY R MEHTA,MS KARUNA V RAHEVAR
28215	FA/3540/2009	26/03/2018	PRAHLADBHAI JAMSING DATANIA SINCE DIED HIS LEGAL HIERS,SHUSHULABEN WD/O PRAHLADBHAI DATANIA,LAXMIBEN PRAHLADBHAI DATANIA,MANGESH PRAHLADBHAI DATANIA,MANUBHAI PRAHLADBHAI DATANIA	MR BHARAT JANI	ZALA GAJENDRASINH BACHUSINH,MANUBHAI UMEDBHAI PATEL,UNITED INDIA INSURANCE CO LTD,BHUPATSING BHURUBHA GOHIL	RULE UNSERVED,MR RAJNI H MEHTA
28216	FA/3542/2009	16/02/2016	SHANKERBHAI HIRABHAI PRAJAPATI,SURAJBEN SHANKARBHAI PRAJAPATI	MR JIGAR G GADHAVI	PATEL HIRENKUMAR MOHANBHAI,PATEL MOHANBHAI DHANJIBHAI,ORIENTAL INSURANCE COMPANY	RULE SERVED,MS KARUNA V RAHEVAR
28217	FA/3543/2009	08/09/2009	DIVISIONAL DIRECTOR OF GUJARAT STATE ROAD,JAYANTILAL JUVANSING THAKUR	MRS VASAVDATTA BHATT	DIWALIBEN SHIVJI PRAJAPATI WD/O SHIVJI LAKHAMSHI PRAJAPATI,DHARMENDRA SHIVJI PRAJAPATI S/O SHIVJI LAKHAMSHI PRAJAPATI,MOHINIBEN SHIVJI PRAJAPATI D/O SHIVJI LAKHAMSHI PRAJAPATI,LILADHAR PASOO FORWARDERS PVT LTD	
28218	FA/3544/2009	21/01/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NITINKUMAR MANSUKHLAL SINCE DECD. THROUGH HEIRS,MANSUKHLAL HIRJIBHAI,SAMARATBEN MANSUKHBHAI,SARDARSINH JALAMSINH RATHOD,SURESHBHAI SEKHARAN	,MR.HIREN M MODI,MS AMRITA AJMERA
28219	FA/3545/2009	21/01/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BAHADURSINH @ BATUKSINH BHIKHUBHA JHALA,SARDARSINH JALAMSINH RATHOD,SURESHBHAI SEKHARAN,MANSUKHLAL HIRJIBHAI KHANDALA,NEW INDIA ASSURANCE CO	,RULE SERVED,MR SHASHIKANT S GADE
28220	FA/3549/2009	08/09/2009	NEW INDIA ASSURANCE CO.LTD,	(MR HASMUKH THAKKER)	SHIRISHCHANDRA HARILAL DESAI,NIMESH PRAVINCHANDRA SHAH	
28221	FA/3550/2009	09/09/2009	ICICI LOMBARD GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	JAYSHANKAR RAMBHAI REDY,JAYSHANKAR RAMBHAI REDY,NATUBHAI JESANGBHAI SOLANKI	
28222	FA/3551/2009	31/03/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	MINABEN CHANDRAKANTBHAI PATEL,MINOR CHAITALI CHANDRAKANTBHAIPATEL,MINOR KHUSBU CHANDRAKANTBHAI PATEL,JAYAGHAURI DAYABHAI PATEL (DIED),UDESINGH GOVINDSINGH GADHVI	,MR AMIT V THAKKAR
28223	FA/3552/2009	16/12/2015	SEJAL DILIPKUMAR VAIDYA,	MR MC BHATT	MAMAD ABDUL RAHEMAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,ADANI EXPORT LTD,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MRS FALGUNI D PATEL,MR DAKSHESH MEHTA
28224	FA/3554/2009	11/02/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RASIKBHAI POPATLAL DARJI,ISMAILBHAI ABDULBHAI LUHAR,RAVJIBHAI K PATEL C/O KUMAR AUTOMOBILES	RULE SERVED,(MR PARESH M DARJI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28225	FA/3555/2009	11/11/2014	ROYAL SUNDRAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	PATEL ARCHISHKUMAR KANAIYALAL,PATEL NAVINCHANDRA SHANTILAL	RULE SERVED,MR TEJAS P SATTA
28226	FA/3557/2009	17/09/2009	IPCL EMPLOYEES COOPERATIVE HOUSING SOCIETY LTD-SAURABH PARK,	MR DIPEN C SHAH	CHAROTAR CONSTRUCTION COMPANY,	MR BS PATEL
28227	FA/3563/2009	10/09/2009	GABHABHAI RANCHHODBHAI RAVAL,GANDABHAI BABABHAI RAVAL	MS JYOTSANA P SADHU	BHURIBEN WD\O VALJIBHAI KHARADI,LALIBEN WD\O THAVARABHAI VALJIBHAI,MANSINGBHAI THAVARABHAI KHARADI,KALUBHAI THAVARABHAI KHARADI,BHARATBHAI THAVARABHAI KHARADI,ATUBEN THAVARABHAI KHARADI,KALIDAS THAVARABHAI KHARADI,NEW INDIA INSURANCE CO.LTD.	
28228	FA/3564/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,NALIN GOVINDBHAI L.R.OF GOVINDBHAI JETHABHAI,MANORAMABEN GOVINDBHAI L.R.OF GOVINDBHAI JETHABHAI,KIRIT GOVINDBHAI L.R. OF GOVINDBHAI JETHABHAI,MUKESH GOVINDBHAI L.R. OF GOVINDBHAI JETHABHAI,SHAILESH GOVINDBHAI L.R. OF GOVINDBHAI JETHABHAI,PIYUSH GOVINDBHAI L.R.OF GOVINDBHAI JETHABHAI	
28229	FA/3565/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,MANORAMABEN GOVINDBHAI	
28230	FA/3566/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,PURVIBEN NALINBHAI	
28231	FA/3567/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,SHARDABEN GIRDHARLAL	
28232	FA/3568/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,JYOTIBEN MUKESHBHAI	
28233	FA/3569/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,KANTABEN CHHAGANBHAI	
28234	FA/3570/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,CHHAGANBHAI DHANJIBHAI	
28235	FA/3571/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,TEJALBEN VINODRAY	
28236	FA/3572/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,ISHWARLAL AMBALAL	
28237	FA/3573/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,HARISH DAMODARBHAI L.R. OF DECD.,VINOD DAMODARBHAI L.R. OF DECD.	
28238	FA/3574/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,MAYURIBEN HARISHBHAI	
28239	FA/3575/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,BHAVNABEN HARISHBHAI	
28240	FA/3576/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,RAMABEN KANAIYALAL	
28241	FA/3577/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,KANAIYALAL DAYALJIBHAI	
28242	FA/3578/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,BIPIN KALYANJIBHAI	
28243	FA/3579/2009	11/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,JYOTIBEN MAHENDRAKUMAR	
28244	FA/3580/2009	09/10/2009	HEIRS OF DECD.HAROON,SULEMAN MAMAD BUCHAD,SHARIFABEN SULEMAN,AZIZ SULEMAN,JUNUS SULEMAN,AAISHABEN SULEMAN,OSMAN SULEMAN	MR HASIT H JOSHI	OWNER OF TRUCK MANZUR AZIZ @ KHICHADI,INSURANCE CO. ORIENTAL INS.CO.LTD.,RICKSHWA OWNER UMAR HASAN,INSURANCE CO.OF RICKSHWA UNITED INDIA INS.CO.LTD.	

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28245	FA/3589/2009	11/09/2009	RELIANCE GENERAL INS.CO.LTD.,	MR VIBHUTI NANAVATI	PRABHATSINH RATABHAI DABHI,BHARATSINH PRABHATSINH SODHA	
28246	FA/3590/2009	11/09/2009	RELIANCE GENERAL INS.CO.LTD.,	MR VIBHUTI NANAVATI	PRABHATSINH RATABHAI DABHI,MANUBHAI JIVABHAI DABHI	
28247	FA/3591/2009	11/09/2009	ICICI LOMBARD GEN.INS.CO.LTD.,	MR VIBHUTI NANAVATI	RAMABHAI BACHUBHAI BHARWAD,NAVGHANBHAI DEVABHAI BHARWAD,IMRANKHAN MUSTUFAKHAN PATHAN	
28248	FA/3592/2009	26/03/2012	UNITED INDIA INSURANCE COMPANYLIMITED,	(MR MAULIK J SHELAT)	BUPATBHAI VITHALBHAI CHAUAN,JAYABEN BHUPATBHAI CHAUAN,HETALBEN BHUPATBHAI CHAUAN (MINOR) THRO JAYABEN B CHAUAN,VILASBEN BHUPATBHAI CHAUAN (MINOR) THRO' JAYABEN B CHAUAN,MEHUL BHUPATBHAI CHAUAN (MINOR) THRO' JAYABEN B CHAUAN,VIJAYBHAI BHUPATBHAI CHAUAN (MINOR) THRO' JAYABEN B CHAUAN,VITHALBHAI ZAVERBHAI CHAUAN,MOGHIBEN VITHALBHAI CHAUAN,MAUBHA JIVUBHA CHAUAN,KRITSINH GAJUBHA PARMAR DELETED BELOW EX.21,NEW INDIA ASSURANCE COMPANY LTD,RAMNIKBHAI SODABHAI M CHAUAN,SODABHAI MAGHABHAI CHAUAN	,DELETED,RULE SERVED,UNSERVED EXPIRED (R)
28249	FA/3594/2009	15/03/2012	RANCHODBHAI AMBUBHAI RATHOD DECD. THRO'SAVITABEN AMBUBHAI,KANTIBHAI AMBUBHAI RATHOD	(MR PARESH M DARJI)	ROHITBHAI KESHAVLAL PATEL,UNITED INDIA INSUCANCE COMPANY LIMITED	RULE SERVED,(MR MAULIK J SHELAT)
28250	FA/3595/2009	13/12/2010	PURSOTTAMBHAI GIRDHARBHAI PATEL,	MR HASMUKH C PATEL	STATE OF GUJARAT THRO' G P,EXECUTIVE ENGINEER RURAL ROAD SCHEME PART II	GOVERNMENT PLEADER,RULE SERVED
28251	FA/3596/2009	18/06/2013	AHMEDABAD MUNICIPAL CORPORATION,	MR SATYAM Y CHHAYA	MRUGENDRA INDRAVADAN,SHRIPAL INDRAVADAN,DAXABEN ASHOKBHAI PARIKH	MR AMIT V THAKKAR
28252	FA/3597/2009	07/09/2018	JADIBEN LAXMANBHAI BHIL,OKHIBEN LAXMANBHAI BHIL,BABUBHAI LAXMANBHAI BHIL	MR HARSHIT S TOLIA,MR PARTH S TOLIA	BHARATKUMAR LABHSHANKAR RAVAL,S T CORPORATION,KUNDANSING SHYAMBHAI RAJPUT,JANMAHMAD HAJI IBRAHIM MEMON,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
28253	FA/3601/2009	14/09/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHIKHABHAI MANILAL PATEL,AHMEDABAD MUNICIPAL CORPORATION,THAKKAR TARACHAND ARJANMAL,PROPRIETOR OF ARHAM TRAVELS	
28254	FA/3602/2009	03/11/2009	LALITABEN A PARMAR,	MR MV CHOKSHY	MOHMEDKHAN A PATHAN,GENERAL MANAGER	
28255	FA/3603/2009	04/10/2010	MANIBHAI KALABHAI CHAUHAN,SHIVABHAI KALABHAI CHAUHAN,SOMABHAI KALABHAI CHAUHAN,RAMANBHAI MOHANBHAI CHAUHAN,BHARATBHAI JENABHAI CHAUHAN,SHANKERBHAI CHHAGANBHAI CHAUHAN,VITTHALBHAI BUDHABHAI CHAUHAN,RAMANBHAI JENABHAI CHAUHAN,CHHAGANBHAI CHANDABHAI CHAUHAN,MOHANBHAI CHANDABHAI CHAUHAN	MR CB DASTOOR	CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER,RAMESHBHAI BAKHTARBHAI VASAVA,RAMESHGIRI BHIKHAGIRI GOSWAMI,SURESHGIRI JAYDEVGIRI GOSAI,SHRIMALI MEHENDRBHAI RANCHHODBHAI,KADIYA JAYANTILAL NARAYANDAS,RANA BHARATBHAI SHANKERLAL,KHODABHAI BABUBHAI CHAUHAN	GOVERNMENT PLEADER,RULE SERVED BY DS,(MR UMESH A TRIVEDI),MR ASHISH M DAGLI,MR SP MAJMUDAR,MR P P MAJMUDAR
28256	FA/3605/2009	16/09/2009	IFFCO-TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	GANGABEN WD/O NATVARBHAI,PRAVINBHAI NATVARBHAI MAISARIYA,KALABHAI NATVARBHAI MAISARIYA,RAMESHBHAI NATVARBHAI MAISARIYA,ARVINDKUMAR DAHYABHAI PRAJAPATI,SUMITKUMAR HASMUKHLAL RAVAL	
28257	FA/3606/2009	22/09/2009	NATIONAL INSURANCE COMPANY LTD THROUGH,	(MR MAULIK J SHELAT)	SAVITABEN GOVINDBHAI BHOYE,BHARATBHAI GOVINDBHAI BHOYE MINOR THROUGH,ASHOK GOVINDBHAI BHOYE MINOR THROUGH,KAPILA GOVINDBHAI BHOYE MINOR THROUGH,UMARBHAI YUSUFBHAI SHEIKH,HABIBBHAI RAHIMBHAI BUDDIN	

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28258	FA/3607/2009	21/06/2016	PATEL VISHNUBHAI LAKHABHAI,	MR R.K.MANSURI	PATEL JASVANTBHAI DAHYABHAI DRIVER CUM OWNER OF MOTORCYCLE,INSURANCE COMPANY IFFCO TOKIO GENERAL INSURANCE	RULE SERVED,MR AJAY R MEHTA
28259	FA/3608/2009	13/12/2013	JITHRIBEN WD/O SAMSUBHAI MANGALBHAI BHABHOR,SENIYABHAI SAMSUBHAI BHABHOR,VASANBHAI SAMSUBHAI BHABHOR,MAHESH SAMSUBHAI BHABHOR MINOR,KALIBEN WD/O MANGALBHAI BHABHOR	(MR SK BUKHARI)	TRILOKCHAND KHUMANSINH LABONA(HIVE),NATIONAL INSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA
28260	FA/3610/2009	24/02/2012	IFFCO-TOKIO GEN.INS.CO.LTD,	MR AJAY R MEHTA	GEETABEN RAMESHBHA VANKAR L/R'S OF ROSHNIBEN R. VANKAR,RAMESHBHAI MULJIBHAI VANKAR L/R'S OF ROSHNIBEN R. VANKAR,UDESANG JAGMALBHAI PARMAR,HATHISANG BHUPATBHAI PARMAR,NEW INDIA ASSURANCE CO.LTD,SANTOSHKUMAR NATVARBHAI VASAVA,NATVARBHAI SOMABHAI VASAVA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
28261	FA/3611/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN HAJI MOHMAD SALEH,	
28262	FA/3612/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHMAD SHETH,	
28263	FA/3613/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMADBHAI ALI ADAM AHMAD,	
28264	FA/3614/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAP ADAM AHMAD,	
28265	FA/3615/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IQBAL MUSA ADAM,YUSUF MUSA ADAM,MOHMAD MUSA ADAM,MUSA ADAM POA OF GULAM MUSA ADAM	
28266	FA/3616/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAKIR HUSEN IBRAHIM,	
28267	FA/3617/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF DAUD HAJI MOHMAD SALEH,	
28268	FA/3618/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ISAP DASHU,	
28269	FA/3619/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAKIRHUSSEN YAKUB ALI SALEH POA OF SULEMAN VALI SALEH,	
28270	FA/3620/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA ADAM AHMAD,	
28271	FA/3621/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN ISMAIL MOHMAD SALEH POA OF ISMAIL HAJI MOHMAD SALEH,	
28272	FA/3622/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULBHAI MOHMAD MUSE DASHU,	
28273	FA/3623/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN URPHE ABDUL VALI SALEH,	
28274	FA/3624/2009	22/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI ISAP ABHRAM,	
28275	FA/3625/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI DESAIBHAI,	
28276	FA/3626/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI BHAGUBHAI L.R.OF BHAGUBHAI MATHURBHAI,ICHCHHABEN WD/O BHAGUBHAI L.R.OF BHAGUBHAI MATHURBHAI,SHARDABEN BHAGUBHAI L.R.OF BHAGUBHAI MATHURBHAI,JYOTSNABEN BHAGUBHAI L.R OF BHAGUBHAI MATHURBHAI	
28277	FA/3627/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAGBHAI BECHARBHAI,	

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28278	FA/3628/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATIBEN DAYALBHAI SINCE DECD. THROUGH HEIRS,BHANUBEN DAYALBHAI,SAVITABEN DAYALBHAI,MULJIBHAI DAYALBHAI SINCE DECD. THROUGH HEIRS,LALITABEN DALALBHAI,PUSHPABEN DAYALBHAI,JAYANTIBHAI DAYALBHAI,SANJAYBHAI MULJIBHAI,SAMIRBHAI MULJIBHAI,MITABEN MULJIBHAI,KUSUMBEN WD/O MULJIBHAI	
28279	FA/3629/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI DAYALBHAI SINCE DECD. THROUGH HEIRS,KUSUMBEN WD/O MULJIBHAI,MITABEN MULJIBHAI,SANJAYBHAI MULJIBHAI,SAMIRBHAI MULJIBHAI	
28280	FA/3630/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI LALLUBHAI,BHAGAWANBHAI LALLUBHAI	
28281	FA/3631/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIDAS RANCHHODBHAI,	
28282	FA/3632/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI HASAN ABHRAM THROUGH HEIR YUNUS HASAN ALI,	
28283	FA/3633/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI HURI MOHMED MUSA,	
28284	FA/3634/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAJAM PARSHOTTAM SHIVABHAI,	
28285	FA/3635/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANCHANBEN GIRDHARBHAI PARMAR,	
28286	FA/3636/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUT ALI ADAM,	
28287	FA/3637/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF HAJI ALI ISMAIL,	
28288	FA/3638/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI UMERJI ISMAIL,	
28289	FA/3639/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMANBHAI AHMEDBHAI,	
28290	FA/3640/2009	18/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA IBRAHIM VALI,	
28291	FA/3641/2009	17/09/2009	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DRIVER OF GRX 3633,KASTURCHAND HARIJI RABARI,NATIONAL INSURANCE CO. LTD,RAMESHCHANDRA MOHANLAL THAKKAR,CHETANKUMAR DHASRATHLAL CHANDRANI,REKHABEN DASHRATHLAL CHANDRANI,MAYURKUMAR DASHRATHLAL CHANDRANI,DAKSHABEN D/O DASHRATHLAL THAKARSIBHAI CHANDRANI,PRATIKSHABEN D/O DASHRATLAL	,MR MTM HAKIM,MR DAKSHESH MEHTA
28292	FA/3643/2009	22/09/2009	I C NAHTA C/O NAHTA JAIN COMPANY,	MR PANKAJ A KAPADIA	SHANTABEN RAJABHAI RATHOD,HITESH KANUBHAI RATHOD	
28293	FA/3644/2009	01/10/2009	ORIENTAL INSURANCE COMPANY,	MR SHALIN N MEHTA	SALMABEN SALIMBHAI VOHRA L.R. OF SALIMBHAI A VOHRA,SHAKIRBHAI SALIMBHAI VOHRA MINOR,SOHANABEN SALIMBHAI VOHRA MINOR,SARFARAZ SALIMBHAI VOHRA MINOR,SAJIDBHAI SALIMBHAI VOHRA MINOR,NURBAI ABDULBHAI VOHRA MINOR,YUNUSBHAI ABDULBHAI VOHRA	
28294	FA/3645/2009	30/01/2014	IBRAHIM MUSA AHMED,	MR MTM HAKIM	RAMSINGBHAI POONJABHAI CHAUHAN,S KUMAR,NATIONAL INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
28295	FA/3648/2009	29/01/2016	GUDDIDEVI HARENDRAKUMAR JAYSVAL,BHOLU HARENDRAKUMAR JAYSVAL MINOR THROUGH,RITIK HARENDRAKUMAR JAYSVAL MINOR THROUGH,GYANDUTT JAMUNA JAYSVAL	MR AMIT N PATEL	DAYARAM RAMDAS YADAV,BILAS SUKHARI YADAV,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28296	FA/3650/2009	24/11/2009	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINSINH JAGMALSINH CHAVDA,KARSAN KANJI RABADIYA,HARISINH JAGMALSINH CHAVDA	NOTICE SERVED
28297	FA/3651/2009	16/12/2015	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NITINBHAI NANUBHAI KAMDAR,NITESH NATVRDAN GADHVI,JORUBHA J JADEJA	RULE SERVED,NANAVATI ASSOCIATES
28298	FA/3652/2009	03/08/2015	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR RITURAJ M MEENA	MAFATLAL INDUSTRIES LIMITED THROUGH JOINT SECRETARY,STATE OF GUJARAT THROUGH CHIEF SECRETARY,OFFICER ON SPECIAL DUTY NO.1 (LAND ACQUISITION)	GOVERNMENT PLEADER,MR VIJAY N RAVAL
28299	FA/3653/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMMATSINH LALABHAI BATRIYA,	MR VIJAY N RAVAL
28300	FA/3654/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMAJIBHAI NAYAKABHAI BARIYA,MANSINGBHAI NAYAKABHAI BARIYA	SERVED BY AFFIX. (R),UNSERVED EXPIRED (R)
28301	FA/3655/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SONIYABHAI AMARABHAI,ABHESING GOPSING	RULE SERVED
28302	FA/3656/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAJARIBEN BHATHUBHAI BARIYA ETC,	RULE SERVED
28303	FA/3657/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHATHUBHAI GEMABHAI BARIYA,	RULE SERVED
28304	FA/3658/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI BHIMABHAI BARIYA,SHANIYABHAI SURSING BARIYA	RULE SERVED
28305	FA/3659/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI DALABHAI BARIYA,CHHAGANBHAI DALABHAI BARIYA,KALSING SALUBHAI BARIYA	RULE SERVED,UNSERVED EXPIRED (R)
28306	FA/3660/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALABHAI HIRABHAI BARIYA ETC,	RULE SERVED
28307	FA/3661/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI CHHALUBHAI HARIJAN ETC,	RULE SERVED
28308	FA/3662/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABURBHAI RAMJIBHAI ETC,	RULE SERVED
28309	FA/3663/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSINGBHAI SURSINGBHAI BARIYA,BAI GANGLI DAUGHTER OF NATHU GAJA	RULE SERVED
28310	FA/3664/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATHUBHAI SABURBHAI BARIYA ETC,	RULE SERVED
28311	FA/3665/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSINGBHAI NAVLABHAI BARIYA ETC,	UNSERVED EXPIRED (R)
28312	FA/3666/2009	25/02/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHTRASING SOMABHAI BARIYA ETC,	RULE SERVED
28313	FA/3667/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI GAMJIBHAI LAWAR,	MR VIJAY N RAVAL
28314	FA/3668/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHALABHAI HUKLABHAI SANGADA SINCD DECD.,RAMSINGH ABHALA SANGADA,NAVLABHAI MANGABHAI SANGADA	,RULE SERVED
28315	FA/3669/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVLA MANGA SANGADA,	RULE SERVED
28316	FA/3670/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSING BHATALA ETC,CHANDRA BHATALA ETC.	RULE SERVED
28317	FA/3671/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMABHAI HALIYABHAI,	RULE SERVED
28318	FA/3672/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNABHAI NAVLABHAI PATEL,PRATAPBHAI NAVLABHAI PATEL	RULE SERVED

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28319	FA/3673/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIYABHAI BHAVANBHAI PATEL,	RULE SERVED
28320	FA/3674/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KEDABHAI NATHUBHAI ETC,	UNSERVED EXPIRED (R)
28321	FA/3675/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROOPSING HIRABHAI PATEL,	RULE SERVED
28322	FA/3676/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI VESTABHAI PATEL,KANJIBHAI MANSING PATEL	RULE SERVED
28323	FA/3677/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSINH BHAIJIBHAI PATEL,	RULE SERVED
28324	FA/3678/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHATHIYABHAI DHARAJIBHAI PATELETC,	UNSERVED EXPIRED (R)
28325	FA/3679/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI TEJIYABHAI ETC,	RULE SERVED
28326	FA/3680/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI BALIYABHAI ETC,	RULE SERVED
28327	FA/3681/2009	14/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAVATBHAI MAGANBHAI ETC,	RULE SERVED
28328	FA/3682/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEEPSING MANGALIYABHAI CHAUHAN,DHIRSINH KANGLABHAI	RULE SERVED,MR VIJAY N RAVAL
28329	FA/3683/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LIMDABHAI MANGALIYABHAI CHAUHAN,	RULE SERVED
28330	FA/3684/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESING MANSUKHBHAI MOHANIYA,BALVANT GAJABHAI,VAJABHAI VALJIBHAI,DEVABHAI VALJIBHAI	RULE SERVED
28331	FA/3685/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRSINGBHAI DALABHAI BARIYA ETC,	RULE SERVED
28332	FA/3686/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULIYABHAI HIRABHAI BARIYA,	UNSERVED EXPIRED (R)
28333	FA/3687/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI MANSINGBHAI BARIYA ETC,	RULE SERVED
28334	FA/3688/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGARSING LALUBHAI MOHANIYA ETC,	RULE SERVED
28335	FA/3689/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAGANABHAI MATHURBHAI MOHANIYA ETC,	RULE SERVED
28336	FA/3690/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPLABHAI GAMJIBHAI BARIYA ETC,	RULE SERVED
28337	FA/3691/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGABHAI VIRSINGBHAI PATEL ETC,	UNSERVED EXPIRED (R)
28338	FA/3692/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANABHAI NAVLABHAI BARIYA ETC,	RULE SERVED
28339	FA/3693/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAYSINGBHAI MANSUKHBHAI CHAUHAN,KESHABHAI KALIYABHAI CHAUHAN	RULE SERVED
28340	FA/3694/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSING GAMIRBHAI CHAUHAN ETC,	RULE SERVED
28341	FA/3695/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI HEMLABHAI CHAUHAN ETC,	RULE SERVED
28342	FA/3696/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMCHANDRABHAI RAYSINGBHAI ETC,	UNSERVED EXPIRED (R)
28343	FA/3697/2009	14/03/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAYALABHAI MASURABHAI ETC,	RULE SERVED

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28344	FA/3698/2009	18/09/2009	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	HARIBHAI NARANBHAI LIMBADIYA HEIRS AND L/R OF DECD,AMBABEN HARIBHAI LIMBADIYA,NAVALBHAI MOHANBHAI SAVALIYA	
28345	FA/3699/2009	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	GITABEN PRAVINBHAI PRAJAPATI,MONIKABEN PRAVINBHAI PRAJAPATI(MINOR) THRO'THEIR NATURAL GUA,VEDANGKUMAR PRAVINBHAI PRAJAPATI(MINOR)THRO'THEIR NATURAL GU,VIKIKUMAR PRAVINBHAI PRAJAPATI(MINOR) THRO'THEIR NATURAL GUA,CHHAGANBHAI SHAMALBHAI PRAJAPATI,DHULIBEN CHHAGANBHAI PRAJAPATI,PRAVINBHAI CHHAGANBHAI PRAJAPATI	,RULE SERVED,MR R.K.MANSURI
28346	FA/3700/2009	15/03/2012	JAYANTIBHAI LAZMANBHAI GOHIL DECEASED,MANIBEN LAXMANBHAI GOHIL,DINESHBHAI LAXMANBHAI GOHIL	(MR PARESH M DARJI)	RAMANBHAI BABABHAI ZALA,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED	MR AJAY R MEHTA,MR HM PARIKH,MR RASESH H PARIKH
28347	FA/3702/2009	09/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,	MR SHALIN N MEHTA	MAHESHBHAI VELJIBHAI MUNDIYA DECEASED,PRABHABEN VELJIBHAI MUNDIYA,SHAKILBHAI AMADBHAI SIPAI(MALEK),HIRALAL GAGANBHAI SHIYAL,ORIENTAL INSURANCE CO.LTD.,JAGDISHBHAI NARANBHAI PARSANA	RULE SERVED BY DS,MR ANAL S SHAH
28348	FA/3703/2009	23/09/2009	SUN PHARMACEUTICALS INDUSTRIES LIMITED,	NANAVATI ASSOCIATES	AMRATBEN W/O RAJUBHAI V SINGAL,ANURAJ S/O RAJUBHAI V SINGAL,NIHAR S/O RAJUBHAI V SINGAL MINOR,VALJIBHAI ARJANBHAI SINGAL F/O RAJUBHAI V SINGAL,RAMUBEN VALJIBHAI SINGAL M/O RAJUBHAI V SINGAL,NEW INDIA INSURANCE COMPANY LIMITED	
28349	FA/3704/2009	02/11/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	LABHUBEN KANJIBHAI KOLI,DHIRUBHAI KANJIBHAI KOLI,KISHORBHAI KANJIBHAI KOLI,RANABHAI KANJIBHAI KOLI MINOR THROUGH,VIBHABHAI VEJABHAI BHANBHAVA,SURESHBHAI BHIKHABHAI AJANI	
28350	FA/3705/2009	09/12/2013	NEW INDIA ASSURANCE CO. LTD THROUGH MANAGER,	MR VASANTS SHAH	ANILBHAI AMBALAL MAKWANA,PURSHOTTAMBHAI SABHAI GOHIL,APARNA CHARITABLE TRUST THRO'MANAGER/MANAGING TRUSTEE	RULE SERVED,MR MTM HAKIM
28351	FA/3707/2009	02/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	SUFIABANU ABDUL KHALIK SAILIYA,	MS KHYATI P HATHI
28352	FA/3708/2009	02/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	SUFIABANU ABDUL KHALIK SAILIYA,	MS KHYATI P HATHI
28353	FA/3709/2009	02/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	SUFIABANU ABDUL KHALIK SAILIYA,	MS KHYATI P HATHI
28354	FA/3710/2009	02/04/2019	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	SUFIABANU ABDUL KHALIK SAILIYA,	MS KHYATI P HATHI
28355	FA/3711/2009	07/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHAMJIBHAI BACHUBHAI MAHESHWARI,KANTABEN MANOJBHAI@MANJI MAHESHWARI WD\O MANOJ@MANJI SHAMJI,PARMABEN SHAMJI MAHESHWARI MOTHER OF MANOJ@MANJI SHAMJI MAHE	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
28356	FA/3714/2009	22/09/2009	NATHABHAI KALUBHAI MACHHI,	MR UM SHASTRI	RUKHIBEN NATHABHAI MOTIBHAI MACHHI,AMBALAL NATHABHAI MACHHI,JAYANTIBHAI NATHABHAI MACHHI,HINABEN NATHABHAI MACHHI MINOR THROUGH,MALIBEN NATHABHAI MOTIBHAI MACHHI,BHARTIBEN NATHABHAI MOTIBHAI MACHHI,HIRABHAI MATHURBHAI MACHHI,NATIONAL INSURANCE CO LTD	,MR SUNIL B PARIKH,MR VIJAL P DESAI

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28357	FA/3716/2009	11/02/2014	GENERAL PROJECT MANAGER,	MR AJAY R MEHTA	LALJIBHAI ABEIDAS PATEL SINCE DECD. THROUGH HEIRS,CHANDRAKANT LALJIBHAI,VIJAY LALJIBHAI,DHARMENDRA LALJIBHAI,RAKESH LALJIBHAI,KAMLABEN LALJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MS ANU S VERMA
28358	FA/3717/2009	08/08/2017	HANSABEN WD/O. POPATLAL AMBALAL PATEL,PARULBEN D/O. POPATLAL AMBALALPATEL,GAURANG S/O. POPATLAL AMBALAL PATEL,MINOR KINJALBEN D/O. POPATLAL AMBALAL PATEL (THROUGH NO. 1)	MR BHARAT JANI	RAMESHBHAI HIRABHAI CHAUDHARI THROUGH RESP. NO. 2,SHANKERBHAI VISABHAI CHAUDHARI,THE ORIENTAL INSURANCE CO. LTD.,JAYANTILAL BABULAL RANA,THE UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR,MS KARUNA V RAHEVAR
28359	FA/3720/2009	13/06/2016	SAVITABEN BHIKABHAI TALPADA,RAJUBHAI BHIKABHAI TALPADA,KAPILABEN BHIKABHAI TALPADA	(MR PARESH M DARJI)	NAZIRHUSSAIN AHEMADKHAN,K N JAIN TABACO PRODUCTS PRIVATE LIMITED,UNITED INDIA INSURANCE COMPANY LIMITED,LAXMANJI PUNJAJI RATHOD,SANMUKHBHAI C.CHAUHAN,ORIENTAL INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR RITURAJ M MEENA
28360	FA/3721/2009	06/12/2013	MEMUNABIBI MAKBULHUSSAI IBJI,AYESHABEGUM MAKBULHUSSAIN IBJI,HAJI MIYAAHMED ABDULREHMAN IBJI,VAZIRABIBI MIYAAHMED IBJI	MR R.K.MANSURI	SHAMGIRI SEVAGIRI GOSWAMI,DRIVER,KAMLESH JAYANTILAL KOTADIYA,UNITED INDIA INSURANCE COMPANY LTD	,RULE SERVED,MR NAVNIT M TAILOR
28361	FA/3722/2009	07/10/2009	ORIENTAL INSURANCE COMPANY LTD THROUGH MANAGER,	MR VASANTS SHAH	GUDDIDEVI RAGURAJSINH RAMPRAKASHSINH TOMAR,REKHAKUMARI RAGHURAJSINH TOMAR MINOR THROUGH,LAKHANSIH RAGHURAJSINH TOMAR MINOR THROUGH,VARSHA RAGHURAJSINH TOMAR MINOR THROUGH,SURAJSINH RAGHURAJSINH TOMAR MINOR THROUGH,LAXMI RAGHURAJSINH TOMAR MINOR THROUGH,DHIRAJI SARDARJI DABHI,MAHMADHANIF KADARBHAI BANGA,UNITED INDIA INSURANCE CO LTD,HARISHKUMAR CHANDULAL PATEL,JIVIBEN M PATEL	,MR DR BHATT,(MR MAULIK J SHELAT),MR RAVISH D BHATT
28362	FA/3725/2009	12/12/2015	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DEVDAN SAMAT JHARU,DEVA HAJA RABARI,HARKHUBEN DEVA RABARI	MR MEHUL S SHAH,(MR NALIN K THAKKER)
28363	FA/3732/2009	22/09/2009	MATHURBHAI DAYABHAI BHESANIYA,	MR MB PARIKH	ORIENTAL INSURANCE COMPANY,PRABHABEN WD/O BHOLABHAI GOKALBHAI RANPARIYA,KAJALBEN D/O BHOLABHAI MINOR,BHAGWATI D/O BHOLABHAI MINOR,NIRALI D/O BHOLABHAI MINOR,HIMADRIBEN BHOLABHAI	
28364	FA/3736/2009	05/08/2013	FIROZBHAI HUSSAINBHAI SINDHA,	MR.HIREN M MODI	KALUBHAI SAMSHERBHAI PARMAR,ISHWARBHAI CHETABHAI PARMAR,ORIENTAL INSURANCE COMPANY LTD	MS KARUNA V RAHEVAR,MR ANKIT SHAH
28365	FA/3737/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI JESANGBHAI DECEASED THROUGH HEIRS,	
28366	FA/3738/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI CHANDUBHAI,	
28367	FA/3739/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI DAHYABHAI,	
28368	FA/3740/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI ANTOLBHAI,	
28369	FA/3741/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI ANTOLBHAI,	
28370	FA/3742/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAILESHKUMAR ARVINDBHAI PATEL,	
28371	FA/3743/2009	23/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITENDRABHAI ZAVERBHAI THRO' HEIRS,VINUBHAI JESANGBHAI GUARDIAN & FRIEND OF MINOR	

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28372	FA/3745/2009	30/06/2011	MANAGER OIL & NATURAL GAS CORPN. LTD,	MR AJAY R MEHTA	RABARI TEJABHAI BABABHAI,STATE OF GUJARAT THROUGH COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,SERVED BY RPAD (R),MR VD PARGHI
28373	FA/3746/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ADAM MUSA LARIYA,	
28374	FA/3747/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURIBAHEN AHMAD MUSE LAMBA,	
28375	FA/3748/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF HAJI MUSA HAJI UMRAJI ASMAL CHATI ILYAS HAJI MUSA,	
28376	FA/3749/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM MOHMAD ISE JET,	
28377	FA/3750/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS MOHMAD ALI JOLI,	
28378	FA/3751/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN BAGA ALI THRO HEIR BASIR SULEMAN JET,	
28379	FA/3752/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF IBRAHIM ALI JET,	
28380	FA/3753/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN WD/O HARIBHAI NATHABHAI,	
28381	FA/3754/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI GOVINDBHAI,	
28382	FA/3755/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI KARSHANBHAI,CHATURBHAI KARSHANBHAI	
28383	FA/3756/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI KHODABHAI,	
28384	FA/3757/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL HAJI MOHMAD,	
28385	FA/3758/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AHMAD MUSE,	
28386	FA/3759/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ASMAL MUSE CHATI, THRO HEIRS,IBRAHIM AHMAD CHATI,YAKUB AHMAD CHATI	
28387	FA/3760/2009	29/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ASMAL MUSE CHATI THRO HEIR YUNUS MOHMAD MUSE CHATI,	
28388	FA/3761/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI RANCHHODBHAI THROUGH HEIRS,	
28389	FA/3762/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI DESAIBHAI ADMINISTRATOR OF JOINT FAMILY,	
28390	FA/3763/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS TRIBHOVANDAS PATEL,	
28391	FA/3764/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAILAL MOTIBHAI,	
28392	FA/3765/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI GOPALBHAI,	
28393	FA/3766/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI SHAMALBHAI PATEL,	
28394	FA/3767/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJULABEN DHULABHAI,	
28395	FA/3768/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADABEN WD/O MULJIBHAI NARANBHAI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28396	FA/3769/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOSHI NAGINBHAI PARSHOTTAMBHAI,	
28397	FA/3770/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PARSHOTTAMDAS CHHAGANBHAI JOSHI,JAGDISHBHAI PARSHOTTAMDAS	
28398	FA/3771/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAILAL MULJIBHAI,	
28399	FA/3772/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI HIRABHAI,	
28400	FA/3773/2009	29/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI HARIBHAI THROUGH HEIR DINESHBHAI JESANGBHAI,	
28401	FA/3774/2009	29/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI BECHARBHAI THRO'HEIR GOPALBHAI PARSOTTAMBHAI,	
28402	FA/3775/2009	29/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI LALLUBHAI,	
28403	FA/3776/2009	29/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJENDRABHAI PARAGBHAI,	
28404	FA/3777/2009	29/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI MORARBHAI,	
28405	FA/3778/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG RAMSANG,	MR MM SAIYED
28406	FA/3779/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF HAJI PIR ISMAILSHA EMANSHA,	
28407	FA/3780/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DARIYABA PRATAPSINH,	
28408	FA/3781/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI FATESANG,	
28409	FA/3782/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI JIVANBHAI THROUGH HEIRS,JIVIBEN WD/O MATHURBHAI,KALIDAS MATHURBHAI,SHANTABEN MATHURBHAI,BHIKHIBEN MATHURBHAI,ANANDIBEN MATHURBHAI	
28410	FA/3783/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHISING URPHE SHANKAR DALPATSINH,	
28411	FA/3784/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADABEN WD/O CHHAGANBHAI ISHWARBHAI THROUGH HEIRS,FULABHAI CHHAGANBHAI,HARIBEN CHHAGANBHAI	
28412	FA/3785/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI MAVSANG,	
28413	FA/3786/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI MATHURBHAI THROUGH HEIRS,NANDUBEN WD/O MOHANBHAI,CHHATRASINH MOHANBHAI,KAPILABEN MOHANBHAI,MADHUBEN MOHANBHAI,GANGABEN MOHANBHAI,NANDABEN THAKORBHAI,HASMUKHBHAI THAKORBHAI,SEJALBEN THAKORBHAI	
28414	FA/3787/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI SHIVABHAI THROUGH HEIRS,DHULIBEN SHIVABHAI,MANCHHABEN SHIVABHAI	
28415	FA/3788/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN WD/O MOTIBHAI PRABHATBHAI THROUGH HEIRS,KABHAIBHAI MOTIBHAI	
28416	FA/3789/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESING MOTIBHAI,	
28417	FA/3790/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI RAMSANG THROUGH HEIRS,BHIMSANG PUNJABHAI,LILABEN WD/O HARIBHAI,RANCHHODBHAI PUNJABHAI,BHAVSANGBHAI PUNJABHAI	

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28418	FA/3791/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG CHHAGANBHAI THROUGH HEIRS,SURAJBEN WD/O AMARSANG,JASHWANTSINH AMARSANG,NATWARBHAI AMARSANG,HIRABEN AMARSANG,SHARDABEN AMARSANG	
28419	FA/3792/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANBHAI SOMABHAI THROUGH HEIRS,ISHWARBHAI KALYANBHAI,BHAIJIBHAI KALYANBHAI,KHIMAJIBHAI KALYANBHAI,RANCHHODBHAI KALYANBHAI,TRIBHOVANBHAI KALYANBHAI,DAHIBEN KALYANBHAI,PALIBEN KALYANBHAI	
28420	FA/3793/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG MANGALBHAI THROUGH HEIRS,RATANBEN AMARSANG,DAXABEN AMARSANG	
28421	FA/3794/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG DEVJIBHAI-MINOR THRO' ICHHABEN DEVJIBHAI,AMARSANG DEVJIBHAI-MINOR THRO' ICHHABEN DEVJIBHAI	
28422	FA/3795/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAHARSANG SHIVABHAI,	
28423	FA/3796/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI RAMBHAI THROUGH HEIRS,BAHADURBHAI FULABHAI,SAYAJIBHAI FULABHAI,SHARDABEN KALIDAS,PRAKASHBHAI KALIDAS THROUGH HEIRS,SHARDABEN KALIDAS	
28424	FA/3797/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN KABHAIBHAI THROUGH HEIRS,GHANSHYAMSINH KHUMANSINH,JEKORBEN KARSHANBHAI,BAHADURBHAI KABHAIBHAI,DHANIBEN KABHAIBHAI,MADHUBEN KABHAIBHAI,JASHODABEN KABHAIBHAI,DASHRATHBEN KABHAIBHAI	
28425	FA/3798/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANUMANBHAI MOTIBHAI,	
28426	FA/3799/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI RUPABHAI PUNJA THROUGH HEIRS,BABARBHAI SHIVABHAI,KASHIBEN WD/O AMARSANG,RAYAJIBHAI SHIVABHAI	
28427	FA/3800/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSANG BADHARBHAI,	
28428	FA/3801/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABBASALI ISMAIL,	
28429	FA/3802/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULAKH NANI WD/O ISMAIL DADA THROUGH HEIRS,YAKUB ISMAIL DADA,ABBAS ISMAIL DADA	
28430	FA/3803/2009	30/09/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM AHMAD ALIBHAI THROUGH HEIRS,ZUBER ADAM MOHMAD,AIYUB ADAM MOHMAD	
28431	FA/3804/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYESHBHAI BHAILALBHAI PATEL,	
28432	FA/3805/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTABHAI PARSOTAMBHAI PATEL SINCE DECD. THROUGH HEIRS,KAMLABEN CHHOTABHAI PATEL,RAMESHBHAI CHHOTABHAI PATEL,HIRAMANIBEN CHHOTABHAI PATEL,VINODBHAI CHHOTABHAI PATEL	,MR TRILOK J PATEL
28433	FA/3806/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTBHAI MADHAVBHAI PATEL,	
28434	FA/3807/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI BHAILALBHAI PATEL,	MR TRILOK J PATEL
28435	FA/3808/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIJUBHAI SHANABHAI PATEL,	
28436	FA/3809/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITABHAI RAMDAS PATEL THROUGH HEIRS,KANTIBHAI CHHITABHAI PATEL,MADHUBEN CHHITABHAI PATEL,VINUBHAI CHHITABHAI PATEL	

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28437	FA/3810/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SONABEN RAVJIBHAI PATEL,	
28438	FA/3811/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINCHANDRA BHOGILAL PATEL,	
28439	FA/3812/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDRAVADAN RATILAL PATEL,	
28440	FA/3813/2009	24/09/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LATABEN RATILAL PATEL,	
28441	FA/3814/2009	22/02/2010	DINESHBHAI BABUBHAI PATEL,	MR MC BHATT	SHARDABEN RANCHHODBHAI AMIN,MAHESHBHAI RANCHHODBHAI AMIN,DINESH RANCHHODBHAI AMIN,JASHODABEN RANCHHODBHAI AMIN,TARABEN RANCHHODBHAI AMIN,MANJULABEN RANCHHODBHAI AMIN,GITABEN RANCHHODBHAI AMIN	,(MR MB GANDHI)
28442	FA/3815/2009	15/03/2012	LEGAL HEIRS OF PUJABHAI SABURBHAI SODHA PARMAR,DILIPSINH PUJABHAI SODHA PARMAR,PRAVINSINH PUJABHAI SODHA PARMAR	(MR PARESH M DARJI)	RAJESHBHAI ASHOKBHAI SINDHI,NATIONAL INSURANCE COMPANY LTD,JAGDISHBHAI SUNDARMAL LUHANA,RELIANCE GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR MEHUL SHARAD SHAH
28443	FA/3816/2009	22/02/2012	LEGAL HEIRS OF MANGALBHAI SHANTIBHAI PARMAR,RAHUL MANGALBHAI PARMAR (MINOR),SHANTIBHAI SAKARBHAI PARMAR,LAXMIBEN SHANTIBHAI PARMAR,RAMANBHAI SHANTIBHAI PARMAR	(MR PARESH M DARJI)	RAJESHBHAI ASHOKBHAI SINDHI,NATIONAL INSURANCE COMPANY LTD,JAGDISHBHAI SUNDARMAL LUHANA,RELIANCE GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,MR VIBHUTI NANAVATI,MR MEHUL SHARAD SHAH
28444	FA/3818/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ASMAL MOHAMMAD,	MR YN RAVANI
28445	FA/3819/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM UMARJI & MUSA UMARJI,	
28446	FA/3820/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	EMNABEN ASMAL,	
28447	FA/3821/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARJI ISMAIL ABRAHAM,	
28448	FA/3822/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISA MOHAMMAD ALI,	
28449	FA/3823/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HURI ADAM AHEMAD,	
28450	FA/3824/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI BHAILALBHAI,	
28451	FA/3825/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM ISMAIL ALI,	
28452	FA/3826/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL IBRAHIM,	
28453	FA/3827/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARJI ADAM MUSA,	
28454	FA/3828/2009	24/09/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARJI HAJI VALI ABRAHAM,	
28455	FA/3829/2009	25/09/2009	SHARIFABIBI MOHAMMED JAMAL SHETH,	MR A K MANSURI	RAFIKMIYAKALUMIYA QURESHI,ILLIYASBHAI RAZAKBHAI SHAIKH,UNITED INDIA INSURANCE COMPANY LTD	
28456	FA/3830/2009	25/09/2009	NATVERLAL KESHAVLAL DARJI,	MR A K MANSURI	RAFIKMIYAKALUMIYA QURESHI,ILLIYASBHAI RAZAKBHAI SHAIKH,UNITED INDIA INSURANCE COMPANY LTD	
28457	FA/3831/2009	25/09/2009	MOHAMMED JAFAR MOHAMMED UMAR AKULI THROUGH,	MR A K MANSURI	RAFIKMIYAKALUMIYA QURESHI,ILLIYASBHAI RAZAKBHAI SHAIKH,UNITED INDIA INSURANCE COMPANY LTD	
28458	FA/3832/2009	25/09/2009	FARZANABIBI MOHAMMED RAFIK MALEK,	MR A K MANSURI	RAFIKMIYAKALUMIYA QURESHI,ILLIYASBHAI RAZAKBHAI SHAIKH,UNITED INDIA INSURANCE COMPANY LTD	

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28459	FA/3833/2009	29/09/2009	IFFCO-TOKIO GENERAL INSURANCE CO.LTD,	MR AJAY R MEHTA	USHADEVI ASHOKKUMAR SALODIA,KANUBHAI BALRAMBHAI MAKWANA,KAMLESH DHULABHAI CONTRACTOR	
28460	FA/3834/2009	05/12/2018	BIRLA CELLULOSIC TO BE SERVED THRO',BIRLA CELLULOSIC TO BE SERVED THRO'	SINGHI & CO	KESHAVJI DEVJI & SONS,	MR CHIRAG B PATEL
28461	FA/3835/2009	29/09/2009	UNION OF INDIA OWING & MINING WESTERN RAILWAY,	MR NS SHEVADE	N A PATEL,	(MR H.S.MULIA)
28462	FA/3837/2009	30/09/2009	PRABHUBHAI DHARAMSHIBHAI KARAD,	MR VIJAY H NANGESH	JETHABHAI CHIKABHAI RABARI,RABARI VASTABHAI SURABHAI,VALJIBHAI CHAKUBHAI PATEL,CHETANBHAI RATILAL NANDA,NATIONAL INSURANCE CO LTD.	,MR SATYEN B RAWAL
28463	FA/3838/2009	16/12/2015	DHULABHAI HATHIBHAI PADHIYAR,PARVATIBEN DHULABHAI PADIYAR,ANSUYABEN WD/O RAISINGBHAI DHULABHAI PADHIYAR,PRADIPKUMAR RAISINGBHAI MINOR THROUGH,PIYUSKUMAR RAISINGBHAI MINOR	MR MOHSIN M HAKIM	DEVILAL GHISAJI SOLANKI,DILIPBHAI RUPARAMJI NAYAK,ORIENTAL INSURANCE CO LTD	RULE SERVED
28464	FA/3839/2009	01/04/2013	LILABEN W/O. RAJESHBHAI VITTHALBHAI,LILABEN VITTHALBHAI	MR MTM HAKIM	RAMESHBHAI B. PATANWADIA,KANTILAL G. PATEL,UNITED INDIA INSURANCE CO.,SUBHESHBHAI PATEL (DELETED),DILSHADMIYA KAJI,ORIENTAL INSURANCE CO.,NAYNESHBHAI VITTHALBHAI DEL.CT.ORD.DT.29/03/2012	,DELETED,RULE SERVED,MS HINA DESAI,MR RITURAJ M MEENA
28465	FA/3840/2009	29/09/2009	GSRTC,	MR DIPAN DESAI	RAJENDRASINH RAISINH ZALA,SODANSINH MUNNALAL MAKWANA,DIPCHAND MOHANLAL JAIN,NATIONAL INSURANCE CO LTD.	
28466	FA/3841/2009	13/12/2013	NAVNITBHAI POPATLAL SHAH,SUDHABEN NAVNITBHAI SHAH,JANANTIK NAVNITBHAI SHAH	MR.HIREN M MODI	RAMABHAI ASHABHAI PRAJAPTI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
28467	FA/3842/2009	29/09/2009	ORIENTAL INSURANCE CO. LTD.,	MS MEGHA JANI	PIYUSHKUMAR AMRUTLAL DARJI,KAMALJITSING JASWANTSING,DELETED,DELETED,MANEKCHAND GIDWANI,UNITED INSURANCE CO. LTD.	
28468	FA/3843/2009	29/09/2009	ORIENTAL INSURANCE CO. LTD.,	MS MEGHA JANI	AMRUTLAL AMBALAL DARJI,MINOR NAINABEN AMRUTLAL DARJI THRO' AMRUTLAL (RESP. NO. 1),MINOR VINODKUMAR AMRUTLAL DARJI THRO' AMRUTLAL (RES. 1),MINOR PIYUSHKUMAR AMRUTLAL DARJI THRO' AMRUTLAL (RES. 1),KAMALJITSING JASWANTSING,DELETED,DELETED,MANEKCHAND GIDWANI,UNITED INSURANCE CO. LTD.	
28469	FA/3846/2009	29/09/2009	MUNICIPAL COMMISSIONER,	(MR YF MEHTA)	JASHVANT KUMAR CHIMANLAL BAROT,FAIZMOHMAD NURMOHMAD SHAIKH	
28470	FA/3847/2009	08/04/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	NATHABHAI MITHABHAI ROHIT,JIGNESHKUMAR KANCHANLAL SAGAR,KRUNALKUMAR KIRITBHAI PATEL,BABUBHAI JUJARBHAI RAVAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MS KIRAN D PANDEY,MR.HIREN M MODI
28471	FA/3849/2009	10/02/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAHANTILAL ISHWARBHAI VANKAR,JIGNESHKUMAR KANCHANLAL SAGAR,KRUNALKUMAR KIRITBHAI PATEL,BABUBHAI JUJARBHAI RAVAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MS KIRAN D PANDEY
28472	FA/3850/2009	15/03/2012	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	LEGAL HEIRS OF DECD. SHELABHAILAKHABHAI CHAUHAN,KANKUBEN SHELABHAI CHAUHAN,JESINGBHAI SHELABHAI CHAUHAN,AMARSINGH SELABHAI CHAUHAN,JASHUBHAI SHELABHAI CHAUHAN,ZUBEDABEN JITSANG RAJ	,RULE SERVED
28473	FA/3851/2009	30/09/2009	UNITED INDIA INSURANCE COMPANY LTD. THROUGH,	(MR MAULIK J SHELAT)	HIRENBHAI PRAVINBHAI THRO'HEIR- PRAVINBHAI NANDLAL SONI,RAZAKBHAI KADARBHAI CHAUHAN,MUKESHBHAI B. C/O VIJAY WATCH COMPANY,NEW INDIA ASSURANCE COMPANY LTD. THROUGH DIVISIONAL MANAGER,RAMESHBHAI BACHUBHAI DABHI,ANSUYABEN HASMUKHLAL BHOJANI	,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28474	FA/3853/2009	01/04/2011	RAGHAVBHAI HIRABHAI,	MR KM SHETH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
28475	FA/3854/2009	01/04/2011	TAPUBHAI JULABHAI VADHRI,	MR KM SHETH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
28476	FA/3855/2009	01/04/2011	NATHABHAI GOVINDBHAI (SINCE DECD' THOR'HEIRS & LRS),RAIBAIBEN W/D OF NATHABHAI THRO'P.O.A.HOLDER RAJABHAI,RATNABEN NATHABHAI THRO'P.O.A.HOLDER RAJABHAI NATHABHAI,MAKUBEN NATHABHAI THRO'P.O.A. HOLDER RAJABHAI NATHABHAI,RAJABHAI NATHABHAI THRO'P.O.A.HOLDER RAJABHAI NATHABHAI,MANJUBEN NATHABHAI THRO'P.O.A.HOLDER RAJABHAI NATHABHAI	MR KM SHETH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
28477	FA/3856/2009	01/04/2011	NATHABHAI GOVINDBHAI HEIR OF MINBAI GOVINDBHAI,RAIBAIBEN WD/O NATHABHAI THRO'P.O.A.HOLDER RAJABHAI	MR KM SHETH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
28478	FA/3857/2009	01/04/2011	VIRUBHAI TAPUBHAI HEIR OF MINBAI GOVINDBHAI,	MR KM SHETH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
28479	FA/3858/2009	19/02/2010	SHYAM SANTARAM SALI (MARATHI),	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28480	FA/3859/2009	19/02/2010	KULDEEPKUMAR SHRAVANTKUMAR PATHAK (MINOR),	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28481	FA/3860/2009	19/02/2010	KISHAN MARUTI UTTAKAR,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28482	FA/3861/2009	19/02/2010	FAKIRABHAI JAVRUBHAI BHARUDE,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28483	FA/3862/2009	19/02/2010	CHANDRAKANT SADOSHIV PAWER,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28484	FA/3863/2009	19/02/2010	RAJESH RAMCHANDRA THITE,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28485	FA/3864/2009	19/02/2010	VASUDEVBHAI KACHIRAM VAGHEL,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28486	FA/3865/2009	19/02/2010	AMRATBHAI RAVJIBHAI PATEL,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28487	FA/3866/2009	19/02/2010	KAUSHIK TRABHAVANDAS VASAVA,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28488	FA/3867/2009	19/02/2010	HIMANSHU KANTIBHAI PATEL,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28489	FA/3868/2009	19/02/2010	JETHABHAI HIRABHAI VAGHELA,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28490	FA/3869/2009	19/02/2010	RAJENDRA DAVANDRASHING RANA,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK

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28491	FA/3870/2009	19/02/2010	HARIDWARE BALRAM YADAV,	MR UM SHASTRI	UNION OF INDIA,	(MR BIPIN I MEHTA),MR JJ YAJNIK
28492	FA/3871/2009	24/11/2009	DAHIBEN WD/O KESHRISING SATABHAI,BHUPATSINH KESHRISING	NOTICE SERVED,UNSERVED EXPIRED (N)	SHABHAI BHUPATBHAI CHAUHAN,VINUBHAI JAYANTILAL KHAMAR,THE ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,ISMAILBHAI MOHEDBHAI VORA,BIPINCHANDRA MANILAL PITAMBERDAS,THE UNITED INDIA INSURANCE CO.LTD	
28493	FA/3873/2009	01/03/2016	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	AMBALAL DORIABHAI VASAVA,PRATAPSINH VIJAYSINH RAJ,SATISHKUMAR BHAILAL PATEL	MR NK MAJMUDAR,MR MTM HAKIM
28494	FA/3874/2009	01/03/2016	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	JASWANTBHAI CHAMPAKBHAI VASAVA,PRATAPSINH VIJAYSINH RAJ,SATISHKUMAR BHAILAL PATEL	MR NK MAJMUDAR,MR MTM HAKIM
28495	FA/3875/2009	30/09/2009	RAMESHBHAI SOMABHAI PATEL,SHARDABEN RAMESHBHAI PATEL (WIDOW),HARSHIKABEN RAMESHBHAI PATEL,NITABEN RAMESHBHAI PATEL,SHIRISHBHAI RAMESHBHAI PATEL,HARESHBHAI RAMESHBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28496	FA/3876/2009	30/09/2009	CHANDRAKANT CHATURBHAI PATEL,RANJANBEN CHANDRAKANT PATEL,DIVYESH CHANDRAKANT PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28497	FA/3877/2009	30/09/2009	PRAVINBHAI AMBALAL PATEL,JAYABEN PRAVINBHAI PATEL (WIDOW),BHAVIN PRAVINBHAI PATEL,NIRAV PRAVINBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28498	FA/3878/2009	30/09/2009	ROHITBHAI AMBALAL PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28499	FA/3879/2009	30/09/2009	BHAGWATCHANDRA NAROTTAMBHAI PATEL,ANSUYABEN BHAGWATCHANDRA PATEL (WIDOW),RAJENDRAPRASAD BHAGWATCHANDRA PATEL,SMITABEN BHAGWATCHANDRA PATEL,NIRIKSHABEN BHAGWATCHANDRA PATEL,JAYESHKUMAR BHAGWATCHANDRA PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28500	FA/3880/2009	30/09/2009	CHANDUBHAI DARUBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28501	FA/3881/2009	30/09/2009	BIPINBHAI JASHBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28502	FA/3882/2009	30/09/2009	RAMANBHAI KARSHANBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28503	FA/3883/2009	30/09/2009	GHANSHYABHAI MATHURBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28504	FA/3884/2009	30/09/2009	KANUBHAI GORDHANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28505	FA/3885/2009	30/09/2009	CHANDUBHAI KASHIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28506	FA/3886/2009	30/09/2009	DINESHBHAI NAROTTAMBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28507	FA/3887/2009	30/09/2009	KARSHNAVADAN CHANDUBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28508	FA/3888/2009	30/09/2009	MAHAMADBHAI JESANGBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28509	FA/3889/2009	30/09/2009	RAMJIBHAI CHHOTABHAI PATEL,SAVITABEN RAMJIBHAI PATEL (WIDOW),KIRITKUMAR RAMJIBHAI PATEL,NAINESHKUMAR RAMJIBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	

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28510	FA/3890/2009	30/09/2009	ASHOKKUMAR DAHYABHAI SHANKARBHAI,SUREKHABEN ASHOKBHAI,VAISHALIBEN ASHOKBHAI,DIPIKABEN VIJAYKUMAR ASHOKBHAI,INDRAKUMAR VIJAYKUMAR ASHOKBHAI,SAKSHIBEN VIJAYKUMAR ASHOKBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28511	FA/3891/2009	30/09/2009	DAHYABHAI SHANKARBHAI,SUREKHABEN ASHOKBHAI DAHYABHAI,VAISHALI AHSOKBHAI DAHYABHAI,DIPIKA VIJAY ASHOKBHAI,INDRAKUMAR VIJAY ASHOKBHAI,SAKSHIBEN VIJAY ASHOKBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28512	FA/3892/2009	30/09/2009	AMBALAL MOTIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28513	FA/3893/2009	30/09/2009	HASMUKHBHAI HARIDAS,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28514	FA/3894/2009	30/09/2009	BHALCHANDRABHAI RATILALBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	
28515	FA/3895/2009	05/09/2019	UNITED INDIA INSURANCE COMPANYLTD,	(MR MAULIK J SHELAT)	RANCHODBHAI GOVINDBHAI BABARIYA,NIMESHBHAI KANUBHAI PATEL	RULE SERVED,MR KAIVAN K PATEL
28516	FA/3896/2009	05/09/2019	UNITED INDIA INSURANCE CO LTD THRO. AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	VALABHAI POLABHAI BABARIYA,NIMESHBHAI KANUBHAI PATEL	RULE SERVED,MR KAIVAN K PATEL
28517	FA/3897/2009	05/10/2009	NATIONAL INSURANCE CO. LTD.,	MR MEHUL SHARAD SHAH	SHARDABEN CHANDUBHAI TALPADA,NITESHKUMAR GORDHANBHAI PATEL	MR TRILOK J PATEL,MR.HIREN M MODI
28518	FA/3898/2009	05/10/2009	DIVISIONAL CONTROLLER G S R T C,	MR HS MUNSHAW	KANTIBHAI BABARBHAI MACHHI,	
28519	FA/3900/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GULAM HAJI UAMRJI ISE JET HAJI SULEMAN GULAM JET,	
28520	FA/3901/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL HAJI MOHMAD VALI,	
28521	FA/3902/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AHMAD ASMAL CHATI IBRAHIM AHMAD CHATI,	
28522	FA/3903/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF IBRAHIM ALI ASMAL BHAGAT VALI IBRAHIM BHAGAT,	
28523	FA/3904/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM HAJI UMARJI THRO' HEIR HAJI SULEMAN GULAM HAJI,	
28524	FA/3905/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DAYLA MAVLA RAIBEN HEIR OF HIRA DAYLA,	
28525	FA/3906/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMA MAVLA,	
28526	FA/3907/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHRAM SULEMAN ANKUJI THRO' HEIR GULAM MOHMAD KOTHI,	
28527	FA/3908/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB YUSUF ALI,	
28528	FA/3909/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI AYESHA WD/O MOHMAD ALI MOHMAD,	
28529	FA/3910/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF ALI MOHMAD THRO' HEIR IBRAHIM YUSUF ALI,	
28530	FA/3911/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS MOHMAD ALI JOLI,	
28531	FA/3912/2009	01/10/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AYIUB HAJI UMARJI,	
28532	FA/3913/2009	01/10/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI MOHMED VAKA,	
28533	FA/3914/2009	01/10/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MUSA VALI,	

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28534	FA/3915/2009	01/10/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED ABHARAM ALI,	
28535	FA/3916/2009	01/10/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORMOHMED MUSAMOHMED AS PURCHASER USMAN AHMED,	
28536	FA/3917/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD VALI SALEH,	
28537	FA/3918/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH MOHMAD IBRAHIM,	
28538	FA/3919/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF ADAM ISA,	
28539	FA/3920/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALIBHAI MOHMAD ISE,	
28540	FA/3921/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHMAD MUSA SHETH,	
28541	FA/3922/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA ADAM AHMAD,	
28542	FA/3923/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRHAIM ADAM VALI,	
28543	FA/3924/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALIBHAI MOHMAD MUSE THRO' HEIR DAUDBHAI VALIBHAI,	
28544	FA/3925/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL UMARJI MUSA,	
28545	FA/3926/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MUSE UMAR,	
28546	FA/3927/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD IBRAHIM MOHMAD,	
28547	FA/3928/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHMAD KADU,	
28548	FA/3929/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI MOHMAD BAPU,	
28549	FA/3930/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM VALI DAUD,	
28550	FA/3931/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI FAKIRA,	
28551	FA/3932/2009	01/10/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD IBRAHIM ADAM,	
28552	FA/3933/2009	29/07/2015	URVIBEN JITENDRA DAVE,	MR HRIDAY BUCH	JITENDRA BIPINCHANDRA DAVE,	(MRS VD NANAVATI)
28553	FA/3934/2009	05/10/2009	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	YAVARALI BURHAUDDIN KAZI,AARIFBHAI HUSEINBHAI VORA,MUMTAZBIBI MAHEBUBKHAN PATHAN	
28554	FA/3935/2009	05/10/2009	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	YAVARALI BURHAUDDIN KAZI,AARIFBHAI HUSEINBHAI VORA,MUMTAZBIBI MAHEBUBKHAN PATHAN	
28555	FA/3936/2009	19/02/2016	UNITED INDIA INSURACE CO.LTD,	MR VIBHUTI NANAVATI	MOHAMMED HAJI ABDULLA DECD.THROUGH THE LRS,FIROZ MOHAMAD ANDHI,HUSSAIN MOHAMAD ANDHI,MUSTAQUE MOHAMAD ANDHI,MANJULABEN WD\O DECD.MAHESHBHAI RANCHHODBHAI ROHIT(CHAMAR),JITESHBHAI MAHESHBHAI MINOR (CHAMAR),ANITABEN MAHESHBHAI MINOR ROHIT(CHAMAR),RAJUBHAI MAHESHBHAI MINOR ROHIT(CHAMAR),RAMILABEN RANCHHODBHA ROHIT(PARMAR),RANCHHODBHAI PARAGBHAI ROHIT	,MR MA KHARADI,MR.HIREN M MODI
28556	FA/3937/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT NANIBEN VAJAJI CHATURJI,RAJPUT DALPATJI,RAJPUT LAXMANJI,RAJPUT DASHRATHJI,RAJPUT NABHESINH VAJAJI	MR AV PRAJAPATI

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28557	FA/3938/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI TAKHAJI,RAJPUT AMRATJI TAKHAJI,RAJPUT BALDEVJI TAKHAJI	RULE SERVED,MR AV PRAJAPATI
28558	FA/3939/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT NATWARJI UMEDJI,	MR AV PRAJAPATI
28559	FA/3940/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT RATUJI PABAJI,	MR AV PRAJAPATI
28560	FA/3941/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL RAMABHAI,PATEL HIRABEN RAMABHAI,PATEL KASHIBEN RAMABHAI	RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
28561	FA/3942/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI BECHARBHAI,PATEL PRAHLADBHAI BECHARBHAI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
28562	FA/3943/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHABHAI KARSHANBHAI,PATEL PRAHALADBHAI KARSHANBHAI	RULE SERVED,UNSERVED EXPIRED (R)
28563	FA/3944/2009	06/03/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTNARAN DHANABHAI,PATEL DASHRATHBHAI,PATEL HIRABEN,PATEL JOITIBEN,PATEL SANTOKBEN,PATEL MENABEN,PATEL JAYANTIBHAI TRIBHOVAN,PATEL JIVRAM NAGARBHAI	RULE SERVED
28564	FA/3945/2009	29/06/2010	GOPALBHAI BHAGVANJIBHAI PATEL,	(MR KAMAL M SOJITRA)	KOTAK MAHINDRA BANK LIMITED THRO'ITS AUTHORIZED SIGNATORY,SMIT PURSHOWTTAM KANERIA	,MR ANKUR Y OZA
28565	FA/3946/2009	29/11/2010	AKSHAY GURU SHESH NARAYANDASJITHRO'LEGAL REPRESENT.AND "CHEL,	MR DAKSHESH MEHTA	MAHANTSHRI BHAGWANDASJI,CHARITY COMMISSIIONER	MR DC DAVE,MR C B UPADHYAYA
28566	FA/3947/2009	29/11/2010	AKSHAY GURU SHESH NARAYANDASJITHRO'LEGAL REPRESENT.AND "CHEL,	MR DAKSHESH MEHTA	MAHANTSHRI BHAGWANDASJI,CHARITY COMMISSIIONER	MR DC DAVE,MR C B UPADHYAYA
28567	FA/3948/2009	05/10/2009	DIVYAM REAL ESTATE PVT.LTD.,	MS SRUSHTI A THULA	LIFE STYLE INTERNATIONL PRIVATE LTD.,	MR MK VAKHARIA
28568	FA/3950/2009	06/10/2009	NIRUBEN D/O LALJIBHAI SOLANKI,JAYESHKUMAR LALJIBHAI (MINOR) THRO' NIRUBEN,USHABEN LALJIBHAI (MINOR) THRO' NIRUBEN,HANSABEN D/O LALJIBHAI SOLANKI	(MR PARESH M DARJI)	SANJAYKUMAR KARSANBHAI KO-PATEL,KARSANBHAI BIJALBHAI KO-PATEL,IFFCO TOKIYO GENERAL INSURANCECOMPANY LIMITED	
28569	FA/3951/2009	06/10/2009	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH,	MR HS MUNSHAW	UGAMBEN CHHAGANLAL RATHOD,AKBARBHAI KARIMBHAI SHEKH	
28570	FA/3952/2009	14/02/2019	ANISHABIBI HARUN DILAWAR PIJARI,ARSHIN HARUN DILAWAR PIJARI (MINOR),ANJUM HARUN DILAWAR PIJARI (MINOR),IMRAN HARUN DILAWAR PIJARI (MINOR),IDI W/O DILAWAR BHIKAN PIJARI,DILAWAR BHIKAN PIJARI	MRS SANGEETA N PAHWA	SNEHAL ARVINDLAL SHAH,NATIONAL INSURANCE COMPANY LIMITED	MS LILU K BHAYA,MR.HIREN M MODI
28571	FA/3954/2009	09/12/2013	VANJARA DALPATBHAI MADHURBHAI,	(MR LM CHHABLANI)	RAJPUT JITENDRASINH RAMSURSINH,ARVINDSINH RAMSURSINH RAJPUT,UNITED INDIA INSURANCE CO LTD	RULE SERVED
28572	FA/3955/2009	04/12/2009	RESHAMBEN WD/O SOMABHAI,	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KAJIBHAI PATEL,MARARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO,LTD.,MANSING SOMA TAVIAD,JESING BHAGA TAVIAD	
28573	FA/3956/2009	04/12/2009	HEIRS OF DEC'D MOTIBHAI MANJIBHAI TAVIAD,JYOYLI MOTIBHAI TAVIAD,KALI MOTIBHAI TAVIAD	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KANJIBHAI PATEL,MORARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	
28574	FA/3957/2009	04/12/2009	Blank Name,		Blank Name,	
28575	FA/3958/2009	04/12/2009	SHANTILAL KALUBHAI,	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KANJIBHAI PATEL,MORARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28576	FA/3959/2009	04/12/2009	RAMAN ALIAS TERSING KHETA,	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KANJIBHAI PATEL,MORARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	
28577	FA/3960/2009	04/12/2009	JESING BHAGA TAVIAD,	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KANJIBHAI PATEL,MORARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	
28578	FA/3961/2009	04/12/2009	KALUBHAI BHAGABHAI,	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KANJIBHAI PATEL,MORARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	
28579	FA/3962/2009	04/12/2009	NARSINGBHAI BHAGABHAI TAVIAD,	(MR RN SHAH)	VINOD AMBALAL PATEL,PARSOTTAMBHAI KANJIBHAI PATEL,MORARBHAI KANJIBHAI PATEL,VALLABHBHAI KANJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	
28580	FA/3964/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI MANGALBHAI,	MR SP MAJMUDAR
28581	FA/3965/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL MOHANBHAI,SHANTILAL MOHANBHAI	,MR SP MAJMUDAR
28582	FA/3966/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI BHIKHABHAI THROUGH HEIRS,AMBALAL PRABHUBHAI,KIRANBHAI PRABHUBHAI	
28583	FA/3967/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSINH HIMMATSINH,	
28584	FA/3968/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL LAXMISHANKAR BHATT,	
28585	FA/3969/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI ZAVERBHAI PATEL,	
28586	FA/3970/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI PARAGBHAI,DAHYABHAI PARAGBHAI	MR SP MAJMUDAR
28587	FA/3971/2009	07/10/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN SURAJRAM BHATT,WIDOW OF SURAJRAM BAPURAM,AMRATLAL SURAJRAM BHATT	,MR SP MAJMUDAR
28588	FA/3972/2009	06/05/2014	PATEL RATANSHIBHAI KANJI,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28589	FA/3979/2009	06/05/2014	PATEL MEGHJI KARSAN,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28590	FA/3982/2009	06/05/2014	MAVJIBHAI RAMJIBHAI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28591	FA/3983/2009	06/05/2014	THAKKAR SATYARAM TOLARAM,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28592	FA/3990/2009	06/05/2014	PATEL RATANSHIBHAI KANJI,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28593	FA/3995/2009	06/05/2014	PABA BUDHA HARIJAN,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28594	FA/4006/2009	06/05/2014	RAYMA ADAM OSMAN,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28595	FA/4014/2009	06/05/2014	PACHANBHAI RATANJIBHAI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28596	FA/4019/2009	06/05/2014	PACHANBHAI RATANJIBHAI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28597	FA/4024/2009	06/05/2014	KANJIBHAI KARAMSIBHAI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28598	FA/4025/2009	06/05/2014	PATEL KANJIBHAI KARAMSHIBHAI,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
28599	FA/4039/2009	29/01/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,BHADRASINGH GHANSHYAMDAS MAHANT	MS KIRAN D PANDEY	SHAKUNTALABEN GOVINDLAL DALVI,	MR MTM HAKIM
28600	FA/4040/2009	20/12/2011	BHAVANATH FOOD INDUSTRIES THROUGH PARTNERS,BHARAT HIRALAL SETHIA,BHAGWANBHAI D PATEL,HIRALAL RAGHAVJI SETHIA	MR PURVISH J MALKAN	STATE BANK OF INDIA THROUGH DEPUTY GENERAL MANAGER,	MR UDAY R BHATT
28601	FA/4041/2009	07/10/2009	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	POONAMBEN BALDEVBHAI CHAUHAN,DRIVER OF AMTS BUS NO.GJ-1-T-7608	
28602	FA/4057/2009	22/02/2012	RAMESHBHAI BABUBHAI PATEL,HITESHBHAI BABUBHAI PATEL	MR KV SHELAT	MAHESHBHAI VADILAL PANCHAL,PRADIP VADILAL PANCHAL DECD. THROUGH LEGAL HEIRS,DAXABEN WD/O. PRADIPBHAI VADILAL PANCHAL,NIKESH PRADIPBHAI VADILAL PANCHAL	,MR NIKUNJ D BALAR,MR KRUNAL D PANDYA
28603	FA/4058/2009	18/01/2010	DEEPAK(BOBBY) S. KUNDRA,SURENDRA KUNDRA,SHARDA S. KUNDRA,JAYESH RAMANBHAI DESAI	MR ASHISH B DESAI	JAMNESH CONSTRUCTION COMPANY THROUGH ITS PROPRIETOR,MUNISH N. MEHTA	MR DHAVAL D VYAS,MR TARAK DAMANI
28604	FA/4059/2009	08/10/2009	ICICI LOMBARD GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	MULJIBHAI MADHABHAI RABARI,MANUBHAI MANGALDAS PATEL	
28605	FA/4064/2009	08/10/2009	ICICI LOMBARD GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	SANTOSHBHAI TAKHABHAI MAJETHIYA(U.KOLI),ALTAFBHAI VALIBHAI KORDIYA,DINESH KALUBHAI KANZARIYA,KALUBHAI LAVJIBHAI KANZARIYA,HIRABEN KALUBHAI KANZARIYA	
28606	FA/4065/2009	15/03/2012	JOHARABIBI SUBAMIYA PATHAN,ASLAM SUBARMIYA PATHAN,ATSANVBANV SUBARMIYA PATHAN,NIKISHABEN SUBARMIYA PATHAN,SAJEDBANU SUBARMIYA PATHAN,SAINBAV SABARMIYA PATHAN	MR CHETAN K PANDYA	CHANDVJI D,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED BY DS
28607	FA/4066/2009	08/10/2009	RAVAL SANKUBEN WD/O. KANTIBHAI SHAKRABHAI RAVAL,RAVAL KANKUBEN KANTIBHAI,RAVAL RANJANBEN KANTIBHAI,RAVAL PRAVINBHAI KANTIBHAI,RAVAL PRAVINBHAI KANTIBHAI,RAVAL SONALBEN KANTIBHAI	MR JIGAR G GADHAVI	GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMESHBHAI MANILAL RAVAL,NATIONAL INSURANCE CO.LTD.	
28608	FA/4067/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	SONABEN PATLIABHAI RATHVA,BABIBEN PATLIABHAI RATHVA,DHANKABHAI GAMIRBHAI RATHVA,MATHURIBEN DHANKABHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28609	FA/4068/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	DAMSINGBHAI FATUBHAI RATHVA,MEDLIBEN DAMSINGBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28610	FA/4069/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	NAHJUBEN SURSING ALIAS CHHAGANRATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28611	FA/4070/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	MERUBHAI DHOKLIYA RATHVA,KAMLIBEN MERUBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28612	FA/4071/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	RAMU ALIAS SHAMBHUBHAI BHILJI RATHVA,KAJLIBEN RAMU ALIAS SHAMBHUBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28613	FA/4072/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	DAMSINGBHAI FATUBHAI RATHVA,MEDLIBEN DAMSINGBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED

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28614	FA/4073/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	NANLIYA ALIAS NANU NAYKABHAI RATHVA,CHIMLIBEN BABLIYABHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28615	FA/4074/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	NANUBHAI NAYKABHAI RATHVA,KACHALIBEN NANUBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28616	FA/4075/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	JESINGBHAI BHALJIBHAI RATHVA,ZAMKUBEN JESINGBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28617	FA/4076/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	DAMSINGBHAI FATUBHAI RATHVA,MEDLIBEN DAMSINGBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28618	FA/4077/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	MOTIBHAI GULIYA RATHVA,LASLIBEN MOTIBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28619	FA/4078/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	RAMU ALIAS SHAMBHUBHAI BHILJI RATHVA,KAJLIBEN RAMU ALIAS SHAMBHUBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH .	RULE SERVED
28620	FA/4079/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	NAYKABHAI FATUBHAI RATHVA,NAKLIBEN NAYKABHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28621	FA/4080/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	JESINGBHAI BHALJIBHAI RATHVA,ZAMKUBEN JESINGBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR NACHUBHAI SHAH	RULE SERVED
28622	FA/4081/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	SAMDIBEN DHOKLIYA ALIAS MERUBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28623	FA/4082/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	RANGLABHAI BHALJIBHAI RATHVA,ZINGLIBEN RANGALBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28624	FA/4083/2009	07/05/2012	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	PARTUBHAI NAYKABHAI RATHVA,ZAMLIBEN PARTUBHAI RATHVA,BHIMABHAI NAMORIYABHAI THEBA,NITINKUMAR BACHUBHAI SHAH	RULE SERVED
28625	FA/4084/2009	29/01/2014	PASCHIM GUJARAT VIJ CO.LTD.,	(MR MD RANA)	SITABEN MOHANBHAI BARIA,VIRABHAI AMRABHAI BARIA,MADHURIBEN VIRABHAI MOTHER OF THE DECEASED,PATELIA AMERSINH BALVANTBHAI	MR YV SHAH,MR VIKRAM J THAKOR
28626	FA/4085/2009	23/04/2010	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	HARIJAN DALABHAI JEMAL,HIMABEN DALABHAI HARIJAN,NEW KANDLA SALT & CHEMICAL CO PVT. LTD,RAYDHAN RAMA KOLI CONTRACTOR OF NEW KANDLA SALT	RULE SERVED,MR JK PARMAR,MS. SHAILI A KAPADIA
28627	FA/4086/2009	23/04/2010	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	HIMABEN DALABHAI HARIJAN,NEW KANDLA SALT & CHEMICAL CO.PVT. LTD,RAYDHAN RAMA KOLI CONTRACTOR OF NEW KANDLA SALT	RULE SERVED,MR JK PARMAR,MS. SHAILI A KAPADIA
28628	FA/4087/2009	09/10/2009	MOHAMMED IQBAL YUSUF FODA,	MR MA KHARADI	EXECUTIVE ENGINEER,DISTRICT DEVELOPMENT OFFICER,DY.EXECUTIVE ENGINEER,PANCHMAHALS DISTRICT PANCHAYAT	
28629	FA/4088/2009	02/11/2009	NEW INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NILAMBEN WD\O KRISHNAGOPAL CHOPRA,SILKYBEN KRISHNAGOPAL CHOPRA,DIPAKKUMAR KRISHNAGOPAL CHOPRA,PRANAVKUMAR SUMERSINH SOHANA	

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28630	FA/4089/2009	21/12/2009	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD.BHARATBHAIARJANBHAI BHALODIYA,SOBHABEN ALIAS SUMITABEN BHARATBHAI BHOLODIYA,MINOR SAPANA BHARATBHAI BHALODIYA,MINOR DHRUVI BHARATBHAI BHALODIYA,ARJANBHAI PARSOTTAMBHAI BHALODIYA,KASTURBEN ARJANBHAI BHALODIYA,BHUPENDRABHAI CHIMANBHAI DARJI,YOGENDRASINH MAHENDRASINH ZALA	,NOTICE SERVED,MR ASHISH M DAGLI,MS AMRITA AJMERA
28631	FA/4090/2009	08/10/2009	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRAVINBHAI NANDLAL SONI,RAZAKBHAI KADARBHAI CHAUHAN,MUKESHBHAI B,RAMESHBHAI BACHUBHAI DABHI,ANSUYABEN HASMUKHLAL BHOJANI,UNITED INDIA INSURANCE CO LTD	
28632	FA/4091/2009	09/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MAHMADHANIF MAHEBUBBHAI SHAIKH,RUKSHANABANU MAHMADHANIF SHAIKH,MAHIRHUSBEN MAHMADHANIF SHAIKH(MINOR)THRO'RUKSHANABANU.M.SHA,FARINABANU MAHMADHANIF SHAIKH (MINOR)THRO'RUKSHANABANU.M.SHA,FATMABANU MAHMADHANIF SHAIKH (MINOR) THRO'RUKSHANABANU.M.,BISMILLABANU MAHMADHANIF SHAIKH (MINOR) THRO'RUKSHANABA,MAHEBUBBHAI RASULMIYA SHAIKH,JUBEDABIBI MAHEBUBMIYA SHAIKH,HARISINH ANOPSING SISODIYA,IRFAN ABDULBHAI RAJJAKBHAI SINORWALA,NATIONAL INSURANCE COMPANY LIMITED	,RULE SERVED,MS LILU K BHAYA
28633	FA/4092/2009	15/07/2013	ISHWARLAL KALYANJI SONEJI,SUBHADRABEN ISHWARLAL SONEJI	MR DHARMESH V SHAH	MANEKLAL PANNALAL MALI,NEW INDIA ASS.CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
28634	FA/4093/2009	10/08/2016	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	DALABHAI GUJLABHAI RATHWA,RANGALIBEN DALABHAI RATHWA,SARFARJ AHMEDKHAN PATHAN	RULE SERVED,SERVED BY AFFIX. (R)
28635	FA/4103/2009	19/07/2019	SUMALIBEN FULABHAI BUDHABHAI PATELIA,DINESHBHAI FULABHAI PATELIA MINOR THROUGH,BUDHABHAI AMARABHAI PATELIA,NANIBEN BUDHABHAI PATELIA	MR UM SHASTRI	GOPALBHAI MANSING BARIA,MANSINGBHAI RAMSINGBHAI BARIA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MS LILU K BHAYA
28636	FA/4104/2009	25/02/2010	PANDIT ANUBAHUDARLAL ALIES ANUSHBHAI RAJIYALAL,JYOTIBEN W/O PANDIT ANUBAHUDARLAL ALIES ANUSHBHAI RAJIYALAL	(MR PARESH M DARJI)	MANMITKAUR W/O MANJIT SINGH CHAVLA,NATIONAL INSUCANCE COMPANY LIMITED	NOTICE SERVED BY DS,MR DAKSHESH MEHTA
28637	FA/4106/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI BHAGAJI,	MR AV PRAJAPATI
28638	FA/4107/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL BAI SHANTIBEN THROUGH HEIR,MAHESHKUMAR DAHYALAL,PRAVINKUMAR DAHYALAL	,MR.DIPAK B PATEL
28639	FA/4108/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL RAMESHBHAI KESHAVLAL THROUGH HEIR,	MR TEJAS P SATTA
28640	FA/4109/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABEN WD/O CHATURBHAI MAGANBHAI SINCE DIED HIS L.H.,MADHAVLAL CHATURBHAI PATEL SON,AMBALAL CHATURBHAI PATEL SON,SITARAMBHAI CHATURBHAI PATEL SON,SAVITABEN CHATURBHAI PATEL DAUGHTER,PUSHPABEN CHATURBHAI PATEL DAUGHTER,KAMLABEN CHATURBHAI PATEL DAUGHTER,PATEL MADHAVLAL CHATURBHAI,PATEL AMBALAL CHATURBHAI,PATEL SITARAM CHATURBHAI	
28641	FA/4110/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI HARGOVANBHAI,PATEL ARVIND HARGOVANBHAI,PATEL SATISHBHAI HARGOVANBHAI	,MR AV PRAJAPATI
28642	FA/4111/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI JOITABHAI,PATEL SOMABHAI JOITABHAI,PATEL RAJUBHAI JOITABHAI	MR AV PRAJAPATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28643	FA/4112/2009	13/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL MANCHIBEN WD/O PANCHAL KHODIDAS THROUGH HEIR,	RULE SERVED BY DS
28644	FA/4119/2009	24/02/2012	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	PRATAPBHAI MOTIBHAI SOLANKI LEGAL HEIR AND BROTHER OF,MAQBULKHAN MEHMUDKHAN PATHAN OWNER OF MARUTI CAR BEING	RULE SERVED
28645	FA/4120/2009	15/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	REENABEN DIPALKUMAR PATEL WD/O DIPALKUMAR PUSHKARBHAI PA,DEVASHRI DIPALKUMAR PATEL MINOR THRO'REENABEN DIPALKUMAR PAT,MANJULABEN PUSHKARBHAI PATEL,MARIABEN GULAMHUSEIN BINDIYAWALA	RULE SERVED,MR MTM HAKIM
28646	FA/4123/2009	21/01/2014	UNITED INDIA INSURANCE COMPANY LTD, REGD. OFFICE & HEAD,	MR RAJNI H MEHTA	RANJANBEN WD/O SANJAYKUMAR INDRAVADAN LIMBACHIYA,MINOR VISHAL SANJAYKUMAR LIMBACHIYA, THRO' GUARDIAN RANJAN,INDRAVADAN BHAGANBHAI LIMBACHIYA,DASHABEN INDRAVADAN LIMBACHIYA,RANJITBHAI KARSANBHAI VASAVA,NATVARBHAI HARJIVANDAS PRAJAPATI,JAI JALARAM TRANSPORT	DELETED,RULE SERVED,MR KASHYAP R JOSHI
28647	FA/4126/2009	24/02/2012	IFFCO-TOKIO GEN.INS.CO.LTD,	MR AJAY R MEHTA	CHANDRIKABEN HITESHBHAI,DAHYABHAI GHELABHAI,SUMANABEN DAHYABHAI PATEL,JIGNESHBHAI NATVERLAL SAILOR	RULE SERVED,MR.HIREN M MODI
28648	FA/4131/2009	24/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	IQBALBHAI MOSAMBHAI BHAGAT L.R.OF MEHBOOB IQBAL BHAGAT,FARIDABEN IQBALBHAI BHAGAT L.R.OF MEHBOOB IQBAL BHAGAT,PABABHAI VEJANBHAI BODAR L.R.OF MEHBOOB IQBAL BHAGAT	RULE UNSERVED,MR RC KAKKAD
28649	FA/4133/2009	24/02/2012	IFFCO-TOKIO GEN.INS.CO.LTD.,	MR AJAY R MEHTA	BHANUBEN KIRANSINH BARIYA,LATABEN KIRANSINH BARIYA(MINOR) THROUGH MOTHER BHANUBEN KIRA,YOGESHBHAI KIRANSINH BARIYA(MINOR) THROUGH MOTHER BHANUBEN K,NARESHBHAI KIRANSINH BARIYA(MINOR) THROUGH BHANUBEN KIRANSIN,NARSING BHAIJIBHAI BARIYA,LAXMIBEN NARSING BARIYA,CHANDRAKANT SHIVRAMBHAI PATIL	RULE SERVED,MR MTM HAKIM
28650	FA/4138/2009	08/07/2015	HARSHABEN SHANTILAL SHAH,	MR JEET J BHATT	JANAKBHAI SHANTILAL SHAH,	MR CB DASTOOR
28651	FA/4139/2009	30/01/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JESANGBHAI SHANABHAI GOHEL,KIRANBHAI @ NARENDRABHAI LAXMIDAS PATEL,RAMESHBHAI KHUSHALBHAI PATEL,ORIENTAL INSURANE COMPANY,RAJENDRAKUMAR GOTABHAI GOHEL	DELETED,RULE SERVED
28652	FA/4142/2009	18/06/2010	MINI PLASTIC INDUSTRIES,SUDHIR V.SHETH,ASHA S.SHETH,JAYESH L.MEHTA	(MR CL SONI)	BANK OF BARODA,GUJARAT STATE FINANCE CORPORATION,MARUTI ENTERPRISES	RULE SERVED,MS KSHMA V SHETH,MRS NISHA M PARIKH,MR SIDDHARTHA SAMAL
28653	FA/4144/2009	31/01/2014	BIDALIBEN KALABHAI MAKWANA,SANJAYKUMAR DIPSINGBHAI MAKWANA (MINOR) THRO' BIDALIBEN	MR MEHUL S SHAH,(MR SURESHM SHAH)	PARSINGBHAI KIDIABHAI DINDOR,JAYANTIBHAI PREMCHANDBHAI VAGHRECHA,ORIENTAL INSURANCE CO.LTD,KANTABEN WD/O DIPSINGBHAI KALABHAI MAKWANA D/O KHEMABHAI	RULE SERVED,MR RITURAJ M MEENA,MR ARPIT A KAPADIA
28654	FA/4145/2009	01/02/2010	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	ABDULGANI ARAB KUMBHAR,NAZIMALI NIYAZALI KADRI,SUZON STRUCTURE PVT.LTD	MR KT DAVE,MR MEHUL S SHAH,(MR SURESHM SHAH),MR KARTIK I SONI
28655	FA/4146/2009	16/02/2010	PRAVIN HIMATBHAI PUROHIT,	MR ASHISH M DAGLI	PASCHIM GUJARAT VIJ COMPANY LTD,	
28656	FA/4147/2009	23/07/2019	MEENABEN CHINUBHAI MODI @ MEENABEN JIGISHKUMAR BADSHAH,	MR MEHUL S SHAH	JIGISH BHOGILAL BADSHAH,	MR JF MEHTA

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28657	FA/4148/2009	02/08/2018	GULAMRASUL MOHAMMED SAIYED,ZAKIR GULAMRASUL SAIYED,HOMZA GULAMRASUL SAIYED	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAMASHANKAR SITARAM YADAV,STANDARD RAODWAYS PVT LTD,NEW INDIA ASSURANCE COMPANY LTD	SERVED BY PUBLICATION IN NEWS,MR PALAK H THAKKAR
28658	FA/4154/2009	12/04/2012	VIKRAMBHAI PUJABHAI THAKARDA,	MR PRAVIN GONDALIYA	SUTHAR VIMALKUMAR CHUNILAL,OWNER OF CAR NO.GJ-9-M-5061,,DINESHKUMAR CHUNILAL SUTHAR,VIMALKUMAR CHUNILAL SUTHAR,NIRUBEN CHUNILAL SUTHAR,UNITED INDIA INSURANCE CO.LTD.,HIRAJI SOMAJI PARMAR(THAKARDA),IFCO TOKIYO INSURANCE CO.LTD.	,RULE SERVED,MR AJAY R MEHTA,SHRIKAR H BHATT,MR BHAVIK J PANDYA
28659	FA/4156/2009	03/11/2009	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HITESHKUMAR RATILAL CHOKSI SINCE DECEASED,HINABEN HITESHBHAI CHOKSI,DHRUVI HITESHBHAI CHOKSI (MINOR)THRO'HINABEN HITESHBHAI CHOK,DIVYA HITESHBHAI CHOKSI (MINOR)THRO'HINABEN HITESHBHAI CHOKS,LALITABEN RATILAL CHOKSI,VIKRAM RAJABHAI RATHOD,BHAGWANJI GOPALBHAI GOR,LALITBHAI RATILAL CHOKSI,UNITED INDIA INSURANCE COMPANY LIMITED	,MR TUSHAR L SHETH
28660	FA/4158/2009	24/02/2016	UNITED INDIA INS.CO.LTD.,	MR VIBHUTI NANAVATI	DRIVER OF JEEP NO.GJ.-6-JJ-9875 NOT JOINED,MAGANBHAI DARUBHAI PARMAR THRO'LEGAL HEIR CHHAGANBHAI MA,USHABEN RAMESHBHAI PARMAR,MENKABEN RAMESHBHAI PARMAR,ANSOYABEN RAMESHBHAI PARMAR,HITESHKUMAR RAMESHBHAI MINOR THRO'USHABEN RAMESHBHAI PARMAR	,RULE SERVED,MR MN MEHTA
28661	FA/4159/2009	15/03/2012	UNITED INDIA INSURANCE COMPANYLTD, RAJKOT,	MR VIBHUTI NANAVATI	KISHORBHAI CHHAGANBHAI VAGHASIYA,RAJESH @ RAJNIKANT NARMADASHANKER PATHAK,NARMADASHANKER UMIYASHANKER PATHAK,CHANDANBEN NARMADASHANKAR PATHAK	,RULE SERVED,MR TUSHAR L SHETH
28662	FA/4161/2009	20/03/2015	UNITED INDIA INSURANCE COMPANYLIMITED, JAMNAGAR,	MR VIBHUTI NANAVATI	MUKUNDRAI CHATRABHUJ MAKDANI,MAHENDRAKUMAR VRUJLAL THAKAR,BHARATKUMAR RATILAL POPAT	NOTICE SERVED
28663	FA/4162/2009	20/03/2015	UNITED INDIA INSURANCE COMPANYLIMITED, JAMNAGAR,	MR VIBHUTI NANAVATI	MUKUNDRAI CHATRABHUJ MAKDANI,MAHENDRAKUMAR VRUJLAL THAKAR,HETALKUMAR BHARATKUMAR POPAT	NOTICE SERVED,RULE SERVED
28664	FA/4163/2009	20/03/2015	UNITED INDIA INSURANCE COMPANYLIMITED, JAMNAGAR,	MR VIBHUTI NANAVATI	MUKUNDRAI CHATRABHUJ MAKDANI,MAHENDRAKUMAR VRUJLAL THAKAR,BHUMIKABEN BHARATKUMAR POPAT	NOTICE SERVED,RULE SERVED
28665	FA/4164/2009	20/03/2015	UNITED INDIA INSURANCE COMPANYLIMITED, JAMNAGAR,	MR VIBHUTI NANAVATI	MUKUNDRAI CHATRABHUJ MAKDANI,MAHENDRAKUMAR VRUJLAL THAKAR,BINABEN AJITKUMAR MAKDANI,AVANIBEN AJITKUMAR MAKDANI,KARTIK AJITKUMAR MAKDANI (MINOR)	NOTICE SERVED,RULE SERVED
28666	FA/4165/2009	20/03/2015	UNITED INDIA INSURANCE COMPANYLIMITED, JAMNAGAR,	MR VIBHUTI NANAVATI	MUKUNDRAI CHATRUBHUJ MAKDANI,MAHENDRAKUMAR VRUJLAL THAKAR,BINABEN AJITKUMAR MAKDANI	NOTICE SERVED,RULE SERVED
28667	FA/4166/2009	22/12/2009	NEW INDIA ASSURANCE CO LTD,	MR KV GADHIA,MR MK PATEL,MR YOGI K GADHIA	DEVSIBHAI GIGABHAI DABHI,M/S NOORI OIL MILL	MR AMAR D MITHANI,(MR H.S.MULIA)
28668	FA/4167/2009	13/04/2018	ANILKUMAR HIRALAL PATEL,HIRENBHAI ANILKUMAR PATEL	HCLS COMMITTEE,MR. JAINISH P SHAH	STATE OF GUJARAT THROUGH CHIEF SECRETARY,ADDITIONAL CHIEF SECRETARY,COMPETENT AUTHORITY & ADDITIONAL COLLECTOR,DISTRICT COLLECTOR,DISTRICT PANCHAYAT,CHANDKHEDA GRAM PANCHAYAT	GOVERNMENT PLEADER,RULE SERVED
28669	FA/4168/2009	23/02/2016	JAYPRAKASH GOVINDJI DESAI,NAYNABEN JAYPRAKASH DESAI,ARPITA JAYPRAKASH DESAI	MR AMIT N PATEL	BHUPENDRAPRASAD @ CHANDRABHAN HARIBHANSH JADHAV,UMESH TRADING COMPANY SHRI SANTOSH SETHI,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,MR SANDIP C SHAH
28670	FA/4169/2009	13/07/2010	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	HETAL MALAGI SOLANKI THROUGH HEIRS,MALAGI BECHARJI SOLANKI,SONALBEN MALAGI SOLANKI,DHANARAM BHOLARAM MODI,R.T.O. OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED

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28671	FA/4170/2009	02/07/2014	BAGGA TRADING COMPANY THROUGH IQBALSINGH H BAGGA,	THAKKAR AND PAHWA ADVOCATES	MOHANSINGH SURAJSINGH BAGGA,	MR RAJESHWAR J DAVE
28672	FA/4171/2009	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIMLABEN WD/O MAFATLAL NARANDAS,ASWINKUMAR MAFATLAL,CHIRAGBHAI MAFATLAL,ANKURBHAI MAFATLAL,HIRABEN NARANDAS M/O MAFATLAL,GULABSINH HARVEKSINH JHAT (SHIKH),AASHASINH C/O HARNAMSINH SHIKH,SUMEMANBHAI DADUBHAI MAUMIN (CHAUDHARY),NIZAMBHAI SARAMKHAN,UNITED INDIA INSURANCE CO	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR MAHENDRA U VORA
28673	FA/4172/2009	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUMAN (CHAUDHARY) SULEMANBHAI DADUBHAI,JHAT SHIKH GULABSINH HARVEKSINH,SHIKH AASHASINH HARMANSINH	RULE SERVED,SERVED BY AFFIX. (R),MR HARSHAD K PATEL
28674	FA/4176/2009	01/02/2010	CHANDRIKABEN NANUBHAI BAKHLKIYA,	(DEVENDRA K RATHOD),MR JOITABHAI N PATEL	BATUKBHAI PATABHAI BELA,	MR MEHUL SHARAD SHAH
28675	FA/4177/2009	04/11/2009	ORIENTAL INSURANCE CO LTD,	MR ADIL R MIRZA	ARJANBHAI BHEMAJI PATEL,KEVDABHAI JIVRAJBHAI PATEL,GANESHBHAI HEMABHAI PATEL DECEASED THRO.LEGAL HEIRS,DUNGRABHAI GANESHBHAI PATEL,RAVIHABHAI GANESHBHAI PATEL	,MR ANKIT Y BACHANI
28676	FA/4178/2009	05/11/2009	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KISHORBHAI PURSHOTAMBHAI KATRI,VRAJLAL NANJIBHAI DUDIA,RAMANBHAI LALUBHAI DARBAR	
28677	FA/4179/2009	22/07/2010	SAJID YAKUB PATEL,	MR LR PATHAN,MR MA SAPA	SAYEEDABEN D/O. MOHAMMAD MASTER (PATEL),	(MR VIVEK N MAPARA)
28678	FA/4180/2009	22/07/2010	SAJID YAKUB PATEL,	MR LR PATHAN,MR MA SAPA	SAYEEDABEN D/O. MOHAMMAD MASTER (PATEL),	(MR VIVEK N MAPARA)
28679	FA/4181/2009	17/08/2012	CHHAGANBHAI SHIVABHAI THAKOR HEIRS OF DECD,MANIBEN WD/O CHHAGANBHAI SHIVABHAI THAKOR,HARISHBHAI CHHAGANBHAI THAKOR,ARVINDBHAI CHHAGANBHAI THAKOR,KANTABEN D/O CHHAGANBHAI THAKOR,DHANIBEN D/O CHHAGANBHAI THAKOR,MANJUBEN D/O CHHAGANBHAI THAKOR,GITABEN D/O CHHAGANBHAI THAKOR,CHAMPABEN D/O CHHAGANBHAI THAKOR,CHATURBHAI SHIVABHAI THAKOR,RAVJIBHAI SHIVABHAI THAKOR,JENIBEN WD\O RAVJIBHAI SHIVABHAI,PRABHATBHAI RAVJIBHAI SHIVABHAI,KANUBHAI RAVJIBHAI SHIVABHAI	MR. YOGENDRA THAKORE	MOHANBHAI SHIVABHAI THAKOR,RAIBEN MOHANBHAI THAKOR,RAMANBHAI MOHANBHAI THAKOR,BABUBHAI MOHANBHAI THAKOR DECD. THRO' HEIRS,CHANDUBHAI MOHANBHAI THAKOR,DINESHBHAI MOHANBHAI THAKOR,ASHOKBHAI MOHANBHAI THAKOR,AMBABEN WD/O BABUBHAI THAKOR,JAYESHBHIA BABUBHAI THAKOR,SAMBHUBHAI BABUBHAI THAKOR,VIKRAMBHAI BABUBHAI THAKOR,SAKUBEN BABUBHAI THAKOR,SITABEN BABUBHIA THAKOR,SHANKERBHAI MANGALBHAI THAKOR,SAVITABEN WD\O SHANKERBHAI THAKOR DECD. THRO' HEIRS,MAFATBHAI SHANKERBHAI THAKOR,NARANBHAI SHANKERBHAI THAKOR,BHAGWANBHAI SHANKERBHAI THAKOR,MANUBHAI SHANKERBHAI THAKOR	,RULE SERVED,MR MRUGEN K PUROHIT
28680	FA/4182/2009	06/11/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOREBHAI RANCHHODBHAI,NAGINBHAI RANCHHODBHAI,MANHARBHAI RANCHHODBHAI	MR KASHYAP R JOSHI
28681	FA/4184/2009	17/12/2009	BINDAL SILK MILLS THROUGH MANAGER,	MR UTPAL M PANCHAL	GULABPRASAD KESRI @ GULABCHAND KESARVANI,ARUN JHA,NEW INDIA ASSURANCE CO LTD	,MR.HIREN M MODI
28682	FA/4188/2009	03/05/2018	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	AKSHITABEN BHADRESHKUMAR GANDHI,HEMILKUMAR BHADFESHKUMAR GANDHI (MINOR) THRO'HIS GUARDIAN AK,AHMED MOHMED SUZ,ANILBHAI VALLABHBHAI GHOGHANI,BALASAHEB KISHAN	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI,MR ARIF A SHEKH

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28683	FA/4189/2009	26/02/2016	BHIKHUSINH KANSINH PARMAR,	MR.HIREN M MODI	RAVAL JIGARKUMAR KANTILAL,DHIRAJLAL BHAICHANDBHAI PATEL,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR HRIDAY BUCH
28684	FA/4190/2009	01/07/2011	ATUL LIMITED,		TIPCO INDUSTRIES LIMITED,	MR KG SUKHWANI
28685	FA/4191/2009	12/11/2009	KIRANBEN RAGHURAM BAVAJI- NIMAVAT,	MR TUSHAR L SHETH	Blank Name,	
28686	FA/4192/2009	24/02/2016	JASHODABEN WD/O ARVINDBHAI MOHANBHAI VANKAR,JAIMITA ARVINDBHAI VANKAR MINOR THROUGH,MEHULKUMAR ARVINDBHAI VANKAR MINOR THROUGH,MOHANBHAI VAJABHAI VANKAR,GANGABEN MOHANBHAI VANKAR	MR R.K.MANSURI	PATEL PRAVINBHAI MOTIBHAI,PATEL JETHIBEN KODARBHAI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR VASANTS SHAH
28687	FA/4193/2009	16/04/2010	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	AMIN PURSHOTTAM JAMNADASH,	(MS. DIPABEN S THAKAR)
28688	FA/4194/2009	16/04/2010	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	AMIN PURSHOTTAM JAMNADASH,	(MS. DIPABEN S THAKAR)
28689	FA/4195/2009	16/04/2010	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	AMIN PURSHOTTAM JAMNADASH,	(MS. DIPABEN S THAKAR)
28690	FA/4196/2009	16/04/2010	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	AMIN PURSHOTTAM JAMNADASH,	(MS. DIPABEN S THAKAR)
28691	FA/4197/2009	16/04/2010	A.M.C.,	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI)	AMIN PURSHOTTAM JAMNADASH,	(MS. DIPABEN S THAKAR)
28692	FA/4198/2009	29/01/2010	DHIRAJ ENTERPRISE THROUGH PROPRIETOR DEEPAK N PRABHU,	MR C B UPADHYAYA	NIRMA LIMITED,	(MR MB GANDHI),MR CHINMAY M GANDHI
28693	FA/4199/2009	26/04/2010	BHARAT SANCHAR NIGAM LIMITED THROUGH DY.G.M (MARKETING),	MR YC CONTRACTOR	SALES MEDIA LTD,	MR BHARAT JANI
28694	FA/4200/2009	03/02/2010	BHAVNABEN D\O RATILAL KALIDAS PATEL W\O PARESHBHAI SANKARLAL,NIDHAY PARESHBHAI PATEL MINOR	MR PRAKASH K JANI	PATEL PARESHBHAI SANKARLAL,	
28695	FA/4202/2009	06/04/2010	VASANTIBEN GHANSHYAMBHAI THAKKAR,	MR CH VORA	BANK OF INDIA THROUGH CHAIRMAN/MANAGING DIRECTOR,BANK OF INDIA	
28696	FA/4203/2009	06/04/2010	PRITIBEN VIPUL THAKKAR,	MR CH VORA	BANK OF INDIA THROUGH CHAIRMAN/MANAGING DIRECTOR,BANK OF INDIA	
28697	FA/4204/2009	06/07/2010	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAFIQBHAI SULEMABHAI GHANCHI'S LEGAL HEIRS, HAMIDABEN RAFIQ,PARVIN RAFIQBHAI,JUNED RAFIQBHAI,MINOR MINAZ RAFIQBHAI, THRO MOTHER, HAMIDABEN RAFIQBHAI,MINOR UZEF RAFIQBHAI, THRO MOTHER, HAMIDABEN RAFIQBHAI,MIMINBEN SULEMANBHAI,GOODS RICKSHAW NO. GJ-14-U-4694'S OWNER : ASHWINBHAI BABU,ORIENTAL INSURANCE CO. LTD,MOTORCYCLE NO. GJ-15-D-2234'S OWNER : ANWAR SULEMAN GHANCHI	NOTICE SERVED,(MR PARESH M DARJI),MR DHARMESH C GURJAR
28698	FA/4205/2009	02/07/2014	BAGGA TRADING COMPANY THROUGH IQBALSINGH H BAGGA,	THAKKAR AND PAHWA ADVOCATES	MOHANSINGH SURAJSINGH BAGGA,	MR RAJESHWAR J DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28699	FA/4206/2009	19/04/2010	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUSTAQ AHMED MOHAMMED UMAR SHETH,JENABBIBI W/O MUSTAQ AHMED MO. UMAR SHETH,TABASUMBANU WD/O IMTIYAZ AHMED MUSTAQ AHMED SHETH,DRIVER OF TANKER NO. GJ-6X-7308, KULDIPSINH GURUMEJSINH,OWNER OF TANKER NO. GJ-6X-7308, AJMERSINH HARBANSINH KERON	
28700	FA/4207/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	VAGHELA JORAVARSINH GOBARSINH,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
28701	FA/4208/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL LALBHAI TRIKAMBHAI SINCEDECEASED THRO.HIS LEGAL HEIRS,DECEASED KANKUBA LALBHAI (DECEASED WIFE),MR.PATEL RAMANBHAI LALBHAI(SON),MR.PATEL MAHENDRABHAI LALBHAI (SON),MR.PATEL CHIMANBHAI LALBHAI (SON),MS.PATEL HANSABEN LALBHAI (DAUGHTER),MR.PATEL RAVJIBHAI LALBHAI (SON),MS.PATEL VIMALABEN LALBHAI (DAUGHTER),SPECIAL LAND ACQUISTION OFFICER	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R)
28702	FA/4209/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL MAFATLAL BABUBHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
28703	FA/4210/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL NATWARBHAI MARGHABHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR. ASHOK S MEHTA,MS.SHIVANI V TRIVEDI
28704	FA/4211/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL MANIBHAI GOVINDBHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR. ASHOK S MEHTA,MS.SHIVANI V TRIVEDI
28705	FA/4212/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL KANTIBHAI ADARBHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR. ASHOK S MEHTA,MS.SHIVANI V TRIVEDI
28706	FA/4213/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	RABARI GOVINDBHAI KHODABHAI DECEASED THRO LEGAL HEIR,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS,MS.SHIVANI V TRIVEDI
28707	FA/4214/2009	20/07/2015	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL CHIMANBHAI LALBHAI,SPECIAL LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,MR. ASHOK S MEHTA,MS.SHIVANI V TRIVEDI
28708	FA/4215/2009	28/06/2010	AMRELI MUNICIPALITY THROUGH,	MR YV SHAH	MEGHJIBHAI MANANDBHAI C/O MAHENDRABHAI R KARATHIYA,	NOTICE SERVED
28709	FA/4216/2009	09/12/2013	KANTIBHAI DALSUKHBHAI SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VALIBHAI PIRBHAI SANDHI,GUJARAT STATE ROAD	RULE SERVED,MR HARDIK C RAWAL
28710	FA/4217/2009	03/12/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MS SEJAL K MANDAVIA	SAVITABEN WD/O CHINUBHAI MATHURBHAI,	
28711	FA/4219/2009	12/04/2010	ASSISTANT DIRECTORATE,	(MR RM CHHAYA)	LATE SHRI JAYANTILAL K. KAPADIA,GAURANG J. KAPADIA	

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28712	FA/4220/2009	12/04/2010	ENFORCEMNET DIRECTORATE,	(MR RM CHHAYA)	MRUGESH JAYKRISHNA,	MR RS SANJANWALA
28713	FA/4222/2009	26/04/2010	UGAM TEXTILES PARTNERSHIP FIRM,GANESHBHAI VASHRAMBHAI PATEL,HIRALAL SHAMJIBHAI PATEL	MR SHIRISH JOSHI	GUJARAT STATE FINANCIAL CORPORATION, THRO'HARIKRISHNA M MODI,	MS KARUNA V RAHEVAR
28714	FA/4223/2009	10/03/2016	JYOTIKABEN WD\O PRAKASHCHANDRA KANTILAL SONI,HEMANGKUMAR PRAKASHCHANDRA SONI,SACHINKUMAR PRAKASHCHANDRA SONI	MS SNEHA A JOSHI	RAMESHBHAI TRIBHOVANDAS WAGHELA,DAWOODBHAI GAFOORBHAI JETHRA,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR SUNIL B PARIKH,MRS NISHA M PARIKH,MS ABHA B MAKWANA
28715	FA/4224/2009	03/09/2010	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAKRIBEN W/O BABUBHAI LAKHABHAI,SALIMBHAI USMANBHAI MANSURI	UNSERVED EXPIRED (N),MR AMIT C NANAVATI
28716	FA/4228/2009	25/02/2016	KIRANBEN WD/O VASUDEV MAGANBHAI TADVI,KISHKINDHA VASUDEV TADVI MINOR THROUGH PETR. NO.1,CHHAYABEN VASUDEV TADVI MINOR THROUGH PETR. NO.1,BHAGYASHRI VASUDEV TADVI MINOR THROUGH PETR. NO.1,GAURANG VASUDEV TADVI MINOR THROUGH PETR. NO.1,MAGANBHAI BHAVANBHAI TADVI,RUKHIBEN MAGANBHAI TADVI	MR MTM HAKIM	AMJADBHAI SULTANBHAI KHATRI,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MR SUNIL B PARIKH
28717	FA/4229/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,MAHIJIBHAI BECHARBHAI KEVADBHAI	
28718	FA/4230/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,GORDHANBHAI KALABHAI PADHIYAR	
28719	FA/4231/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,BHAYJIBHAI JETHABHAI PADHIYAR	
28720	FA/4232/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,PUNJABHAI PRATAPBHAI PADHIYAR	
28721	FA/4233/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,FATUBHAI URPHE FATESANG SOMABHAI HIRABHAI	
28722	FA/4234/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,PRATAPSANG SOMABHAI SARDARSANG	
28723	FA/4235/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,RAMSINGBHAI CHHAGANBHAI PADHIYAR	
28724	FA/4236/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NIGAM LIMITED,MANGALBHAI MOHANBHAI DESAIBHAI	
28725	FA/4237/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,RAMSANGBHAI SHIVABHAI PADHIYAR	
28726	FA/4238/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,HIMMATBHAI BECHARBHAI PARMAR	
28727	FA/4239/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,MADHAVBHAI BHIKHABHAI PADHIYAR	
28728	FA/4240/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,HEIRS OF PARBHATBHAI NAROTTAMBHAI	
28729	FA/4241/2009	11/11/2009	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SECRETARY, SARDAR SAROVAR NARMADA NIGAM LIMITED,CHHITABHAI DALPATBHAI	
28730	FA/4242/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJARAM ICHHCHHARAM,	MR VC VAGHELA
28731	FA/4243/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI CHANDUBHAI,	MR VC VAGHELA
28732	FA/4244/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL JAMIYATRAM,	MR VC VAGHELA
28733	FA/4245/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN RANCHHODBHAI PATEL,	

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28734	FA/4246/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN BHAGUBHAI VARANASI THROUGH HEIRS,PUSHPABEN CHUNILAL,URMILABEN CHUNILAL,MADHUBEN CHUNILAL,SUSHILABEN CHUNILAL,NIRUBEN CHUNILAL,KANAIYALAL CHUNILAL,MANHARLAL CHUNILAL,KISHORKUMAR CHUNILAL	
28735	FA/4247/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRAKUMAR BHANUSHANKAR,	MR VC VAGHELA
28736	FA/4248/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN CHUNILAL,NARENDRAKUMAR CHUNILAL	
28737	FA/4249/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDULAL DAYASHANKAR THROUGH HEIR BACHUBHAI CHANDULAL VYAS,	MR VC VAGHELA
28738	FA/4250/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANKARBHAI DEVJIBHAI PATEL,	MR SK PATEL
28739	FA/4251/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANKARBHAI DEVJIBHAI PATEL,	
28740	FA/4252/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BALAJI JAVANJI PARMAR,SHIVAJI JAVANJI PARMAR,DHULIBEN WD/O BHALAJI	,MS RUKSANA M SHAIKH
28741	FA/4253/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KESHAJI SHIVAJI,KODARJI JIVAJI	
28742	FA/4254/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BAPUJI SUJAJI,KESHAJI MOTIJI	
28743	FA/4255/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANKARJI VENABHAI PATEL,KUBERBHAI CHHAGANBHAI PATEL	
28744	FA/4256/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JAHAJI MOHANJI PARMAR THROUGH HEIRS,RANCCHODJI JEHAJI PARMAR,GALBAJI JEHAJI PARMAR,KONAJI JEHAJI PARMAR	
28745	FA/4257/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SOMAJI VALAJI PARMAR,	
28746	FA/4258/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH RUPSINH KATHVADIYA,	
28747	FA/4259/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NIRUBEN RAISINH,	
28748	FA/4260/2009	07/04/2010	KOKILABEN KIRITBHAI PATEL,	(MS NISHA M THAKORE)	JOINT GENERAL MANAGER,GSFC,REGIONAL MANAGER,GUJARAT STATE FINANCIAL CORPORATION,KIRITBHAI M.PATEL	,MR SANJAY A MEHTA
28749	FA/4261/2009	24/02/2012	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	AJITSING BHURABHAI RAVAL,KHODABHAI HANUBHAI BHARWAD (DECD.) THROUGH RAMUBEN KHODAB,HARESHBHAI KHODABHAI BHARWAD,RAJUBHAI KHODABHAI BHARWAD,KUNVARBEN HANUBHAI BHARWAD	RULE SERVED
28750	FA/4263/2009	09/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MRS FALGUNI D PATEL	RAMESH HIRJI SUTHAR,JOYTSANA CHUNILAL SUTHAR,MANSUKH CHUNILAL SUTHAR,URMILA CHUNILAL SUTHAR THROUGH RESP. NO.1,SHIVRAM DUGAR GADHVI,ALTAF MUSA JAT,KHTRI ISMAIL HAJI ABDUL LATIF,NEW INDIA INSURANCE CO LTD	,(MR SANDEEP N BHATT)
28751	FA/4264/2009	09/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MRS FALGUNI D PATEL	HANSABEN MULJIBHAI DATANIYA,SHIVRAM DUGAR GADHVI,ALTAF MUSA JAT,KHTRI ISMAIL HAJI ABDUL LATIF,NEW INDIA INSURANCE CO. LTD	

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28752	FA/4265/2009	28/08/2018	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	BACHUBHAI IBRAHIMBHAI VOHRA SINCE DIED HIS LEGAL HEIRS,VOHRA SAHIDABEN BACHUBHAI W/O BACHUBHAI VOHRA,VOHRA SAMIRBHAI BACHUBHAI S/O BACHUBHAI VOHRA,ABDULMIYA A MALEK SINCE DECD. THROUGH HEIRS,YASINMIYA ABDULMIYA MALEK DEPUTY MAMLATDAR,UNITED INDIA INSURANCE CO LTD,IRFANBHAI HUSSAINBHAI VORA	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
28753	FA/4267/2009	17/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MS KIRAN D PANDEY	KANTILAL @ KANJI UMAR KOLI,MANIBAI KANTILAL @ KANJI KOLI	MR MEHUL S SHAH,(MR SURESHM SHAH)
28754	FA/4269/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JODHAJI MOTIJI MAKWANA,KESHAJI MOTIJI MAKWANA	
28755	FA/4270/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANGALBHAI PUJABHAI PATEL,	
28756	FA/4271/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MOTIBHAI BABABHAI,	
28757	FA/4272/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KANAJI SOMAJI,KESHAJI SOMAJI,BHATIJI SOMAJI	
28758	FA/4273/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMABHAI KALIDAS PATEL,AMICHANDBHAI KALIDAS PATEL	
28759	FA/4274/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DEKABHAI REVABHAI,	
28760	FA/4275/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SHANKARBHAI REVABHAI PATEL,	
28761	FA/4276/2009	11/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NENAJI KHODAJI THROUGH HEIRS,KANAJI NENAJI MAKWANA,RAMSANG KHODAJI MAKWANA	
28762	FA/4280/2009	06/07/2015	LILAVATIBEN D/O JINABHAI JAGJIVANDAS,CHANDRIKABEN MOHANLAL PANCHAL	MR GM AMIN	ADDL. SPECIAL LAND ACQUISITIONOFFICER,EXECUTIVE ENGINEER	RULE SERVED
28763	FA/4281/2009	20/01/2010	THE NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI RAVJIBHAI,RAVJIBHAI FULABHAI,SAVITABEN RAVJIBHAI,OWNER OF TRACTOR NO. GAN-8916, RAMABHAI KHODABHAI	,MS AMRITA AJMERA
28764	FA/4282/2009	24/02/2014	VILASBHAI THORE,	MR BHARAT JANI	SHIVABHAI TEJABHAI HARIJAN,PETHABHAI TEJABHAI MACWANA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MS KARUNA V RAHEVAR
28765	FA/4283/2009	16/11/2011	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY COLLECTOR LAND ACQUISITION,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI LEMBUBHAI THROUGH HEIRS,BHAVSINGBHAI MANABHAI,BADARSINH MAGANBHAI	MR VIJAY N RAVAL
28766	FA/4284/2009	16/11/2011	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY COLLECTOR LAND ACQUISITION,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALIBEN BAPUBHAI ZERA THROUGH HEIRS,BADARBHAI SABURBHAI BARIA,KALUBHAI SABURBHAI BARIA,GOKULBHAI SABURBHAI THROUGH HEIRS,RAISING GOKULBHAI BARIA,NARVATBHAI GOKULBHAI BARIA,JASWANTBHAI GOKULBHAI BARIA,SAWANBHAI GOKULBHAI BARIA	,MR VIJAY N RAVAL
28767	FA/4285/2009	16/11/2011	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY COLLECTOR LAND ACQUISITION,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADVABHAI SOMABHAI,	MR VIJAY N RAVAL
28768	FA/4286/2009	26/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,VALJIBHAI PAGJIBHAI KADIA	MS KIRAN D PANDEY	BAGORA SAVITABEN WD/O VALJIBHAI,BAGORA RAJANBHAI VALJIBHAI,BAGORA ANILBHAI VALJIBHAI,KARSHANBHAI RAMJIBHAI MAYATRA,NEW INDIA ASSURANCE COMPANY LIMITED	,MR SHASHIKANT S GADE
28769	FA/4287/2009	10/07/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,HARMANBHAI RAIJIBHAI PARMAR	MRS VASAVDATTA BHATT	CHINTAN DARSHAN SHAH,HARSH DARSHAN SHAH MINOR THROUGH RESP. NO.1,RAMESHCHANDRA SHRIDHUNICHAND SHARMA (DELETED),ASHOK B GULATI,MANAGER ORIENTAL INSURANCE CO. LTD.	DELETED,RULE UNSERVED,MR RAJNI H MEHTA,MS AMRITA AJMERA
28770	FA/4288/2009	27/01/2010	VISHAL RETAIL LTD,	MR SHALIN N MEHTA	KATARIA AUTOMOBILES LTD,	MR NITIN K MEHTA

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28771	FA/4289/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABERA AHMAD TARAJIYA,	MR NIRAV C THAKKAR
28772	FA/4290/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF HASAM BODIYAT,	RULE SERVED
28773	FA/4291/2009	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARUN YUSUF PATEL,	RULE SERVED
28774	FA/4292/2009	21/12/2013	BHARATSINH RATANSINH CHAVDA,	(MR SAMIR J DAVE),(MR DHIRENDRA RAJPUT)	KALUSINH DALPATSINH JADEJA,VISHNUBHAI KACHARABHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,MR HITESH N ACHARYA
28775	FA/4293/2009	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MR HARDIK C RAWAL	MITESH ARVINDKUMAR TRIVEDI,ARVINDKUMAR DALPATRAM TRIVEDI,ABDULBHAI ISMAILBHAI MANSURI	,(MR PARESH M DARJI)
28776	FA/4294/2009	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,SHARIFKHAN GULAMKHAN PATHAN	MRS VASAVDATTA BHATT	LEGAL HEIRS OF LATE MANJIBHAI PUNJABHAI DODIYAR,PAPPU & VIJAYKUMAR S/O MANJIBHAI P DODIYAR,SHAILESHKUMAR S/O MANJIBHAI P DODIYAR,NARENDRAKUMAR S/O MANJIBHAI P DODIYAR,LALIBEN M/O MANJIBHAI P DODIYAR,RAJUBHAI DAHYABHAI JOSHIYARA DRIVER OF JEEP GJ-16-K2236,IBRAHIMBHAI RASULBHAI MEMON OWNER OF JEEP GJ-16-K-2236,INSURANCE CO OF JEEP GJ-16-K-2236, NATIONAL INSURANCE CO LTD	,MR R.K.MANSURI
28777	FA/4295/2009	16/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,SHARIFKHAN GULAMKHAN PATHAN DRIVER OF S.T.BUS GJ-18-V-5951	MRS VASAVDATTA BHATT	RAJUBHAI DAHYABHAI JOSHIYARA,IBRAHIMBHAI RASULBHAI MEMON OWNER OF JEEP GJ-16-K-2236,INSURANCE CO OF JEEP GJ-16-K- 2236 NATIONAL INSURANCE CO LTD	,MR R.K.MANSURI
28778	FA/4296/2009	24/11/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI DHANJIBHAI CHAUDHARI,	MR AV PRAJAPATI
28779	FA/4297/2009	06/06/2016	MANIBEN WD\O BHIKHAJI HAJURJI CHAUHAN(THAKARDA),RAJUBHAI BHIKHAJI CHAUHAN(THAKARDA),KHODABHAI@BHARATBHAI BHIKHAJI CHAUHAN(THAKARDA),DAHIBEN D\O BHIKHAJI HAJURJI CHAUHAN(THAKARDA),KIRANBHAI BHIKHAJI CHAUHAN(THAKARDA)	MR JIGAR G GADHAVI	PRAVINSINH BHIMSINH RATHOD,PARKER HIRABHAI MAGANBHAI,INSURANCE COMPANY NATIONAL INSURANCE CO.LTD.,	RULE SERVED,MR MEHUL SHARAD SHAH,MR NAGESH C SOOD
28780	FA/4299/2009	25/07/2011	THAKOR GOVAJI VIRSINGHJI,	HL PATEL ADVOCATES	SPECIAL LAND ACQUISITION OFFICER,CHIEF ENGINEER (PRODUCTION)	GOVERNMENT PLEADER,MR AJAY R MEHTA
28781	FA/4300/2009	07/03/2012	RAMILABEN PARBATSINH DABHI DECEASED THROUGH PARBATSINH,SHILPABEN PARBATSINH DABHI,SAILESH PARBATSINH DABHI (MINOR),GITABEN PARBATSINH DABHI (MINOR)	(MR PARESH M DARJI)	RAMESHBHAI DAYABHAI DABHI,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,MR AJAY R MEHTA
28782	FA/4301/2009	16/11/2009	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARATBHAI @ BHUPATBHAI BHIKHABHAI PARMAR (RAWAT),THAKOR VINUBHAI ISHWARBHAI,PRATIBHA TRANSPORT PVT LTD,MANGAJI DAHYAJI THAKOR,ORIENTAL INSURANCE CO	
28783	FA/4302/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPBHAI RANCHHODBHAI SOLANKI,RAJUBHAI RANCHHODBHAI SOLANKI	NOTICE SERVED,UNSERVED EXPIRED (N)
28784	FA/4303/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARHARI GIRJASHANKAR UPADHYAYA,MADHUSUDAN GIRIJASHANKAR UPADHYAYA	NOTICE SERVED
28785	FA/4304/2009	13/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI RAMNARAYAN,	NOTICE SERVED
28786	FA/4305/2009	17/11/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MR HARDIK C RAWAL	SOMIBEN WD/O AMRAJI KANABHAI RABARI,CHATURBEN AMRAJI RABARI,PEKAJI AMRAJI RABARI,ANKIBEN AMRAJI RABARI,MADHAJI AMRAJI RABARI,CHOPAJI AMRAJI RABARI,KIKAJI AMRAJI RABARI	,MR HIMANSU M PADHYA
28787	FA/4307/2009	24/02/2012	VIKRAMAPRASAD RAMSHIROMANI PAL (YADAV),CHAMELADEVI VIKRAMAPRASAD PAL (YADAV)	MR VILAV K BHATIA	BHAGWANBHAI BALWANTBHAI PATIL,ADANI EXPORTS LTD,NATIONAL INDIA INSURANCE CO LTD	,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28788	FA/4308/2009	24/11/2009	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATI BABU RAJA,	MR NITIN M AMIN
28789	FA/4309/2009	08/10/2013	HITESHBHAI NANUBHAI VASAVA,	MR.HIREN M MODI	SANJAYBHAI AMBALAL SHAH,UNITED INDIA INSURANCE CO LTD,ISRAR KARIMULLA CHAUDHARY,PRAFUL DAMAJI MAISURI,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR PALAK H THAKKAR
28790	FA/4310/2009	08/10/2013	KRISHNABEN HITESHBHAI VASAVA MINOR, THROUGH HER FATHER,	MR.HIREN M MODI	SANJAYBHAI AMBALAL SHAH,UNITED INDIA INSURANCE CO LTD,ISRAR KARIMULLA CHAUDHARY,PRAFUL DAMAJI MAISURI,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR PALAK H THAKKAR
28791	FA/4311/2009	04/04/2013	SAVITABEN KASUBHAI @ PASUBHAI SINGADA,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
28792	FA/4312/2009	04/04/2013	KANKUBEN VASUBHAI DAMOR,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
28793	FA/4313/2009	04/04/2013	PRAKASH VASUBHAI DAMOR (MINOR) THRO' VASUBHAI K DAMOR,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
28794	FA/4314/2009	04/04/2013	ARVIND VASUBHAI DAMOR (MINOR) THRO' VASUBHAI K DAMOR,	MR.HIREN M MODI	BHANUPRAKASH HARISHCHANDRA PANCHAL,SUNLITE ENTERPRISE,NATIONAL INSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR DAKSHESH MEHTA
28795	FA/4315/2009	08/10/2013	SHOBHANABEN DEVENDRABHAI DARJI,	MR.HIREN M MODI	SANJAYBHAI AMBALAL SHAH,UNITED INDIA INSURANCE CO LTD,ISRAR KARIMULLA CHAUDHARY,PRAFUL DAMAJI MAISURI,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX(N),NOTICE UNSERVED,RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR PALAK H THAKKAR
28796	FA/4316/2009	08/10/2013	MANJULABEN CHAMPAKLAL DARJI,	MR.HIREN M MODI	SANJAYBHAI AMBALAL SHAH,UNITED INDIA INSURANCE CO LTD,ISRAR KARIMULLA CHAUDHARY,PRAFUL DAMAJI MAISURI,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX(N),NOTICE UNSERVED,RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR PALAK H THAKKAR
28797	FA/4317/2009	08/10/2013	LALUBHAI @ LALCHANDBHAI CHUNILAL DARJI,	MR.HIREN M MODI	SANJAYBHAI AMBALAL SHAH,UNITED INDIA INSURANCE CO LTD,ISRAR KARIMULLA CHAUDHARY,PRAFUL DAMAJI MAISURI,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX(N),NOTICE UNSERVED,RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28798	FA/4318/2009	08/10/2013	JASHODABEN LALCHANDBHAI DARJI,	MR.HIREN M MODI	SANJAYBHAI AMBALAL SHAH,UNITED INDIA INSURANCE CO LTD,ISRAR KARIMULLA CHAUDHARY,PRAFUL DAMAJI MAISURI,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX(N),NOTICE UNSERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR PALAK H THAKKAR
28799	FA/4319/2009	17/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHANDUBHAI PRABHUDAS PATEL,	MR SK PATEL
28800	FA/4320/2009	17/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HIRABHAI MANIBHAI PATEL,MATHURBHAI MANIBHAI PATEL	
28801	FA/4321/2009	17/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	LALSANG MERJI THROUGH HEIRS,BALUSANG LALSANG,RAMSANG MERJI	
28802	FA/4322/2009	17/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKWANA NENAJI KHODAJI THROUGH HEIRS,KANAJI NENAJI	
28803	FA/4323/2009	17/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMSANG KHODAJI MAKWANA,	
28804	FA/4324/2009	17/11/2009	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KANAJI SOMAJI MAKWANA,KESHAJI SOMAJI MAKWANA,AMICHANDBHAI HIRABHAI PATEL,BACHUBHAI HIRABHAI PATEL	,MR SK PATEL
28805	FA/4325/2009	26/04/2010	SUVARNA JAYESH KHAIRNAR,	HL PATEL ADVOCATES	JAYESH UTTAMRAV KHAIRNAR,	MR AMRISH K PANDYA
28806	FA/4327/2009	24/11/2009	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI DALSANGBHAI CHAUDHARI,	MR AV PRAJAPATI
28807	FA/4328/2009	22/12/2009	ICICI LOMBARD GENERAL,	MR VIBHUTI NANAVATI	CHIMANLAL GNANCHAND HEMANI,ORIENTAL INSURANCE CO.LTD,JIVIBEN KANTIBHAI PATEL THRO'KANTIBHAI BHAIJIBHAI PATE,HITESHKUMAR KANTIBHAI PATEL,RITESHKUMAR KANTIBHAI PATEL	DELETED,RULE SERVED
28808	FA/4329/2009	23/11/2009	UNITED INDIA INS. CO. LTD.,	MR VIBHUTI NANAVATI	CHANDANBHAI HARIRAM TIWARI,HUNDRAJMAL MITHARAM MEGHANI,VIKASBHAI SHRIRAMBHAI ASANKAR (MARATHI)	,(MR PARESH M DARJI)
28809	FA/4330/2009	23/11/2009	NEW INDIA ASSURANCE CO.LTD. BARDOLI,THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RAMESHBHAI RAVJIBHAI RATHOD,FARUKBHAI AHMADBHAI PATEL,MANJUBEN BACHUBHAI RATHOD,GITABEN BACHUBHAI RATHOD,TINUBEN BACHUBHAI RATHOD	
28810	FA/4331/2009	20/11/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BHARATGBHAI SAKALCHAND MEWADA,DEEPAKBHAI M PRAJAPATI (LOADING RICKSHAW NO.GJ-18X-	
28811	FA/4332/2009	01/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JALAMABHAI FULABHAI RATHOD DELETED BELOW EX-18,MODANBEN JALAMBHAI RATHOD,SHANTABEN JALAMBHAI RATHOD,SHIVAJI SHAKERJI THAKARDA	DELETED,RULE SERVED,MR AMIT N CHAUDHARY
28812	FA/4333/2009	23/11/2009	UNITED INDIA INSURANCE COMPANYLTD,	(MR MAULIK J SHELAT)	RAYJIBHAI VITHALBHAI VASAVA,ANSUYABEN RAYJIBHAI VASAVA,MEENABEN RAYJIBHAI VASAVA,TANUJABEN RAYJIBHAI VASAVA (MINOR),SUNILBHAI RAYJIBHAI VASAVA (MINOR),NISHARHUSAIN AAMIRKHAN RATHOD,H K SHATRIYA,BHAGWATIPRASAD RASIKLAL JAYSWAL,BADRIPRASAD RASIKLAL JAYSWAL	
28813	FA/4335/2009	20/01/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JIVABHAI CHHAGANBHAI THROUGH HEIR,NATWARBHAI JIVABHAI,SOMABHAI REVABHAI	
28814	FA/4336/2009	20/01/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KANTIJI MOHANJI DABHI,	
28815	FA/4337/2009	20/01/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANSANGJI HIRAJI THROUGH HEIRS,RATANJI MANSANGJI	
28816	FA/4338/2009	20/01/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF WD/O BAI SHANTABEN MAGANJI DHULAJI MANGAJI DABHI,UDAJI BABAJI DABHI,KESHAJI RAMSANGJI DABHI	

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28817	FA/4339/2009	20/01/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MANGAJI NATHAJI DABHI,	
28818	FA/4340/2009	20/01/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DAHYAJI JIVAJI MAKWANA,	
28819	FA/4341/2009	24/11/2009	ORIENTAL INSURANCE CO.LTD,	MR KK NAIR	GANGABEN SALAMBHAI NAYAK,RAMILABEN SALAMBHAI NAYAK,MONIBEN SALAMBHAI NAYAK (MINOR),BHARATBHAI SALAMBHAI NAYAK (MINOR),NATWARBHAI SALAMBHAI NAYAK (MINOR),REKHABEN SALAMBHAI NAYAK (MINOR),NANIBEN SALAMBHAI NAYAK (MINOR),KALUBHAI NANABHAI NAYAK,AMIN MUSTUFA BELIM,YUSUF MUSTUFA BELIM	
28820	FA/4342/2009	30/03/2010	SHANKARBHAI HUNDRAJMAL LALWANI,	MR ASHISH H SHAH	RAJNIKANT TRIKAMLAL KOTAK,URMILABEN RAJNIKANT KOTAK,GAURANG PANDYA	
28821	FA/4343/2009	22/06/2010	STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VILASBEN WD/O BHAGWANDAS PATEL,JAYES BHAGWANDAS PATEL,MITA BHAGWANDAS PATEL,ANIL BHAGWANDAS PATEL,RAJU BHAGWANDAS PATEL,ANITA BHAGWANDAS PATEL W/O PRAFULKUMAR PATEL	,MR KG SUKHWANI
28822	FA/4344/2009	21/12/2009	UNITED INDIA INSURANCE COMPANYLTD,	MS HINA DESAI	SULEMAN AHEMAD PERAGAR,AAYESHA SULEMAN PERAGAR,SAHEDA SULEMAN PERAGAR,RUKSHANA SULEMEN PERAGAR,YAKUB AHEMAD LULAT	
28823	FA/4347/2009	28/01/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	DILESHKUMAR ARJUNSINH GURJAR,IKABALBHAI ABDULBHAI KHARODIYA,DINESHKUMAR ARJUNSINH GURJAR,DIVABEN ARJUNSINH GURJAR	
28824	FA/4348/2009	28/01/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KALPESHKUMAR KANTILAL PATEL,IKABALBHAI ABDULBHAI KHARODIYA,DINESHKUMAR ARJUNSINH GURJAR,DIVABEN ARJUNSINH GURJAR	,MR R.K.MANSURI
28825	FA/4349/2009	28/01/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BHAGWATIBEN MAHENDRABHAI PATEL,IKABALBHAI ABDULBHAI KHARODIYA,DINESHKUMAR ARJUNSINH GURJAR,DIVABEN ARJUNSINH GURJAR	,MR R.K.MANSURI
28826	FA/4351/2009	28/11/2019	PATEL LILABEN DEVKARANBHAI,	(MR PARIMAL P PATEL)	PASHABHAI MAGANBHAI PATEL,MANGUBEN MAGANBHAI PATEL,DAHIBEN MAGANBHAI PATEL,SHARDABEN MAGANBHAI PATEL,KANTABEN WD/O RAMABHAI TALSIBHAI PATEL,RAJENDRAKUMAR RAMABHAI PATEL,SULAXNABEN RAMABHAI PATEL,MUKUNDBHAI RAMABHAI PATEL,VISHNUBHAI RAMABHAI PATEL,GUNVANTBHAI RAMABHAI PATEL	UNSERVED EXPIRED (R),ADVOCATE NOTICE SERVED
28827	FA/4353/2009	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	CHHATRASINH CHANDRASINH BARIA,RATANBEN CHHATRASINH BARIA,HARISINH CHHATRASINH BARIA,HARBHAJANSING PRTAMSING MATHARU	RULE SERVED,MR MTM HAKIM
28828	FA/4354/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,RAIBEN BHAVSINGBHAI NAYAK,DINESHBHAI BHAVSINGHBHAI NAYAK	
28829	FA/4355/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,VIJAYSINH RATANSINH PARMAR (BARIA)	
28830	FA/4356/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,MAVABHAI KOYABHAI PARMAR	
28831	FA/4357/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,RAIJIBHAI VAJESINGH SOLANKI	
28832	FA/4358/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,PRAKASHBHAI RAMESHBHAI PARMAR	
28833	FA/4359/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,KANCHANBHAI KANUBHAI PARMAR	
28834	FA/4360/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,DINESHBHAI VITTHALBHAI PARMAR	

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28835	FA/4361/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,SURESHBHAI VIPINBHAI PARMAR (MINOR) THROUGH VIPINBHAI R PA	
28836	FA/4362/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,ARJUNBHAI VITTHALBHAI BARIYA	
28837	FA/4363/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,NAVINBHAI GOVINDBHAI PARMAR	
28838	FA/4364/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,CHHITABHAI DESAIBHAI NAYAK	
28839	FA/4365/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,SHAILESHBHAI ARJUNBHAI PARMAR	
28840	FA/4366/2009	23/11/2009	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARVATBHAI MANHARBHAI PARMAR,VAJESINGH DABHAIBHAI PARMAR	
28841	FA/4367/2009	23/11/2009	KIRANBHAI CHANDRAVADAN SHAH,	(MR MAULIK J SHELAT)	NADIAD NAGARPALIKA,	
28842	FA/4370/2009	26/03/2010	PRADIPBHAI B JAIN,	(MR DHIRENDRA MEHTA)	AJAY OMKARMALJI JAIN,SUSHMA AJAYBHAI JAIN	,MR HITESH N ACHARYA
28843	FA/4371/2009	26/03/2010	PRADIPBHAI B JAIN,	(MR DHIRENDRA MEHTA)	AJAY OMKARMALJI JAIN,SUSHMA AJAYBHAI JAIN,VIJAY BABUBHAI GHEEWALA,AJAY T BAID,SURENDRABHAI JOTA	
28844	FA/4372/2009	07/03/2012	BHANUBEN RAMSANGBHAI PATEL,	MR MTM HAKIM	RAMANBHAI RATANJIBHAI PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED
28845	FA/4373/2009	22/02/2016	VINAYKUMAR VITTHAL RAO JOSHI,	MS NANDINI JOSHI	AYUBMIYA ASSHRAFMIYA,AKASH ROADLINES PARTNER-N.V.HARIA,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR PALAK H THAKKAR
28846	FA/4376/2009	01/03/2012	KALUBHAI SOMABHAI BHOI,GITABEN D/O KALUBHAI BHOI	MR KH BAXI	AARI MOHAMEDBHAI ASLAMBHAI,DINESH G GUPTA,UNITED INDIA INSURANCE CO LTD,CARGO MOTORS LTD,ORIENTAL INSURANCE CO LTD	RULE SERVED,(MR HASMUKH THAKKER),MR RITURAJ M MEENA
28847	FA/4377/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALSUKHBHAI TERABHAI THROUGH LEGAL HEIRS,FATESINH DALSUKHBHAI,RATANSINH DALSUKHBHAI,SONIBEN RAMJIBHAI	,MR VIJAY N RAVAL
28848	FA/4378/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATTRASINH PRATAPSINH,GOPALSINH AMARSINH	MR VIJAY N RAVAL
28849	FA/4379/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGLABHAI SAIBABHAI,	MR VIJAY N RAVAL
28850	FA/4380/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAIBABHAI GOPALBHAI,	MR VIJAY N RAVAL
28851	FA/4381/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI KALUBHAI,	MR VIJAY N RAVAL
28852	FA/4382/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALABHAI MONGHABHAI,	MR VIJAY N RAVAL
28853	FA/4383/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI JAVRABHAI,BHUDARBHAI JAVRABHAI	MR VIJAY N RAVAL
28854	FA/4384/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHABHAI GAJABHAI,	MR VIJAY N RAVAL
28855	FA/4385/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NEPAJIBHAI GOKULBHAI THROUGH LEGAL HEIRS,SUKHDEVBHAI NEPJIBHAI HRAIJAN	,MR VIJAY N RAVAL
28856	FA/4386/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSINGBHAI TERABHAI,MATHURBHAI SONARBHAI	MR VIJAY N RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28857	FA/4387/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSINGHBHAI MATHURBHAI THROUGH HEIRS,HIMMATBHAI PARSINGHBHAI BARIA,TERSINGBHAI PARSINGHBHAI BARIA,CHHATRASINGH PARSINGHBHAI BARIA,LAXMANSINGH PARSINGHBHAI BARIA,ABHESINGBHAI PARSINGHBHAI BARIA,JEETABHAI RUPABHAI	,MR VIJAY N RAVAL
28858	FA/4388/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI BODABHAI,	MR VIJAY N RAVAL
28859	FA/4389/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJI BODU THROUGH HEIRS,SHANABHAI KANJIBHAI,RANJITBHAI KANJIBHAI,KEWALSINH KANJIBHAI	,MR VIJAY N RAVAL
28860	FA/4390/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROOPSINH BAPUBHAI & OTHERS,	MR VIJAY N RAVAL
28861	FA/4391/2009	12/11/2016	STATE OF GUJARAT,DY.COLLECTOR,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOJALIBEN MANSING (WIDOW) & OTHERS,	MR VIJAY N RAVAL
28862	FA/4393/2009	06/09/2018	VIDYABEN BALKISHAN RAVAL,JAYESHBHAI BALKISHAN RAVAL,PRATIKSHABEN BALKISHAN RAVAL,AMITABEN BALKISHAN RAVAL,DHARTIBEN BALKISHANN RAVAL	MR JINESH H KAPADIA	VISHNUBHAI GOPALBHAI KA.PATEL,ARVINDBHAI GOPALBHAI KA. PATEL,MANAGER ORIENTAL INSURANCE CO	MR YV BRAHMBHATT, (MR MAULIK J SHELAT)
28863	FA/4395/2009	13/06/2016	ILABEN MANISKUMAR ALIAS MANMOHAN MAMRAWALA,ASHISH MANISKUMAR ALIAS MANMOHAN MAMRAWALA	MR.HIREN M MODI	LABHSHANKAR NARANBHAI BRAHMAN,PANNABEN HARESHKUMAR DAVE,ORIENTAL INSURANCE CO.LTD.,PRATIXA MANMOHANBHAI MAMRAWALA	RULE UNSERVED,MR RITURAJ M MEENA
28864	FA/4396/2009	10/05/2012	BHAVSAR DEVENDRABHAI BALKRUSHNABHAI SINCE DECEASED THRO'HEIR,DHRUV DEVENDRABHAI BHAVSAR (MINOR)	MR VIJAY N RAVAL	DILIPBHAI MURLIDHAR NARANG,NEW INDIA INSURANCE CO.LTD	RULE UNSERVED,MR SHALIN N MEHTA
28865	FA/4397/2009	10/05/2012	SURESH DEEPSINH CHAVDA,	MR VIJAY N RAVAL	DILIPBHAI MURLIDHAR NARANG,NEW INDIA INSURANCE CO.LTD	RULE UNSERVED,MR SHALIN N MEHTA
28866	FA/4398/2009	10/05/2012	JIGNESH RAJNIKANT SHAH SINCE DECEASED THRO'HEIR,ALAY JIGNESHBHAI SHAH (MINOR)	MR VIJAY N RAVAL	DILIPBHAI MURLIDHAR NARANG,NEW INDIA INSURANCE CO.LTD	RULE UNSERVED,MR SHALIN N MEHTA
28867	FA/4399/2009	29/01/2014	NINAMA MEGHAJI SHAKRAJI,NINAMA RAKESHBHAI MEGHAJI,NINAMA HASMUKHKUMAR MEGHAJI,NINAMA VIJAYKUMAR MEGHAJI	MR R.K.MANSURI	SOLANKI SHARADKUMAR DALPTBHAI,RUSTAMKHAN GULAMKHAN PATHAN,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR
28868	FA/4400/2009	25/11/2009	THE ORIENTAL INSURANCE CO LTD,	MR ANAL S SHAH	KARSAN ANANDJI MEHTA,GAURIBEN KARSAN MEHTA,YOGESHKUMAR KARSANJI MEHTA (MINOR),KAVITA KARSANJI MEHTA (MINOR),MAHENDRA GORDHANDAS KESODIYA (LUHAR) OWNER OF TRUCK,BABULAL KARSAN KESODIYA DRIVER OF TRUCK	,MR PREMAL S RACHH
28869	FA/4417/2009	07/04/2010	BAKULBHAI RASIKLAL SHAH,	MR PM BHATT	SHYAMDILA CO-OP. SOCIETY LIMITED THROUGH CHAIRMAN,AHMEDABAD ELECTRICITY CO. LTD THROUGH MANAGER	,MR PR NANAVATI,MR BS KHATANA
28870	FA/4419/2009	07/03/2012	PYARIBEN JIVABHAI CHAUDHARY,UDELAL JIVABHAI CHAUDHARY,SURESHBHAI JIVABHAI CHAUDHARY	(MR PARESH M DARJI)	HARGOVINDBHAI GOVINDBHAI PRAJAPATI,NATIONAL INSURANCE COMPANY LIMITED,USMANBHAI HAJIBHAI GANCHI	RULE SERVED,MR DAXESH T DAVE,MR DAKSHESH MEHTA
28871	FA/4420/2009	25/11/2009	KANERIA GRANITO LTD,	MR ARPIT A KAPADIA	TARIQ ENGINEERING COMPANY LTD,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28872	FA/4421/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	BANUBIBI WD/O IBRAHIMBHAI CHANDODWALA,NURJAHABANU IBRAHIMBIBI CHANDODWALA,ASRAFJAHA SAJIBHAI CHANDODWALA,MAHEBUBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28873	FA/4422/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	HALIMABANU WD/O ISMAILBHAI MASTER,MINOR ABDULRAHIM ISMAILBHAI MASTER,MAHEBUBHAI MOHAMAMDBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28874	FA/4423/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	PUJIBEN SOMABHAI WAGHARI,RAMESHBHAI SOMABHAI WAGHARI,SANJAYBHAI SOMABHAI WAGHARI,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRNSPORT CORPORATION	
28875	FA/4424/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	BUDHABHAI FOGATBHAI WAGHELA (WAGHARI),MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28876	FA/4425/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	SANABHAI FOGATBHAI WAGHELA (WAGHARI),MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28877	FA/4426/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	CHANDUBHAI FOGATBHAI WAGHELA(WAGHARI),MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28878	FA/4427/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	GHELABHAI UKELBHAI WAGHARI,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	

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28879	FA/4428/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	VIJAY BUDHABHAI WAGHARI,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28880	FA/4429/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	UKELBHAI NARAYANBHAI WAGHARI,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28881	FA/4430/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	NARANBHAI KARSANBHAI WAGHARI,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28882	FA/4431/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	PRAKASHBHAI BUDHABHAI WAGHARI (WAGHELA),MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28883	FA/4432/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	ABDULBHAI NURBHAI KOTWALA,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28884	FA/4433/2009	26/11/2009	NATIONAL INSURANCE CO LTD,	MS MEGHA JANI	HALIMBHAI CHANDBHAI MAHUDAWALA,MAHEBUBBHAI MOHAMMADBHAI MANSURI,PIRMOHAMMAD I DANGAR KHADU,UNITED INDIA INSURANCE CO LTD,MOHAMMAD SABBIR NAJIRKHA KADIA,ABDUL RAZAK RASUL KHALYA,ZAKIRHUSSAIN ABDUL RAHEMAN VORA,GUJARAT STATE ROAD TRANSPORT CORPORATION	
28885	FA/4434/2009	26/11/2009	VALLABHBHAI DEVSHIBHAI PATEL (HAVING DIED PENDING SUIT,,VITHALBHAI GORDHANBHAI PATEL THROUGH LEGAL HEIRS,MANISH VITHALBHAI PATEL,NITIN VITHALBHAI PATEL,ANJUBEN VITHALBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHIKHABHAI KESHABHAI PATEL,	MR NISHANT LALAKIYA
28886	FA/4437/2009	11/03/2010	VAJABHAI KAYABHAI RABARI,PRAVINSINHG BHAVAJI JADEJA	MR.SUBHASH G BAROT	KAILESH VASANTLAL DOSHI,BECHUBHA CHANDAJI JADEJA,NANUBHAI CHANDAJI JADEJA,HARBHAMJI CHANDAJI JADEJA,HAMJIBA KARSANJI JADEJA D\O CHANDAJI NAVGANJI JADEJA,UMABA KANAJI JADEJA D\O CHANDAJI NAVGANJI JADEJA,SHANTABA GAMBHIRSINH JADEJA D\O CHANDAJI NAVGANJI JADEJA	RULE SERVED,(MR NV ANJARIA),MR SHIVANG M SHAH
28887	FA/4440/2009	05/02/2010	DIVISIONAL MANAGER GUJARAT STATE ROAD TRANSPORT,	MS SEJAL K MANDAVIA	DAMJIBHAI NARSHIBHAI C/O D D CHHAYA, ADVOCATE,	
28888	FA/4446/2009	17/02/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	RADHAMANIAMMA G NAIR,SURESHKUMAR GANGADHARAN NAIR	MR.HIREN M MODI
28889	FA/4448/2009	04/09/2014	PRAKASHSINH JAGATSINH RATHOD,SURESHSINH JAGATSINH RATHOD	MR.HIREN M MODI	PRABHATSINH ALIAS JAGATSINH UDESINH RATHOD,IFFKO TOKIO GENERAL INSURANCE CO.LTD.	RULE SERVED,MR AJAY R MEHTA

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28890	FA/4450/2009	21/11/2014	NATIONAL INSURANCE CO.LTD,	MS LILU K BHAYA	POONAM ASHOKPAL ARORA,POORNIMA ASHOKPAL ARORA,DIVYA ASHOKPAL ARORA,THAKORE SANGHAJI CHHANAJI,PATEL CHANDULAL GORDHANBHAI	RULE SERVED,MS. SHAILI A KAPADIA
28891	FA/4451/2009	14/12/2009	NATIONAL INSURANCE CO.LTD,	MS LILU K BHAYA	NIMITABEN KANTIBHAI PATEL,THAKORE SANGHAJI CHHANAJI,PATEL CHANDULAL GORDHANBHAI,PUNAM ASHOKPAL ARORA,ORIENTAL INSURANCE CO.LTD	,MR MTM HAKIM,MS KARUNA V RAHEVAR
28892	FA/4453/2009	23/02/2016	BAROT DILIPKUMAR KANAIYALAL,	MR TEJAS M BAROT	HITESHKUMAR KANAIYALAL BRAHMBHATT,NEW INDIA INSURANCE CO LTD	MR VASANTS SHAH,(MR KK BRAHMBHATT)
28893	FA/4456/2009	03/12/2009	UNITED INDIA INSURANCE CO LTD,	MS HINA DESAI	PEMI WD/O SAVALRAM DURGARAM,KUMAR JAGRAM S/O SAVALARAM DURGARAM,KUMAR KALARAM S/O SAVALARAM DURGARAM,SUGANIBAI WD/O DURGARAM,GURUDEVSINGH PURANSINGH KHALSA	
28894	FA/4457/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	DAHYABHAI MALJIBHAI PATEL SINCE DIED HIS LEGAL HEIRS,THAKORBHAI S/O DAHYABHAI PATEL,ARVINDBHAI S/O DAHYABHAI PATEL,KANTABEN D/O DAHYABHAI PATEL,TARABEN D/O DAHYABHAI PATEL AND WIFE OF JASBBHAI PATEL,KAPILABEN D/O DAHYAABHAI PATELAND WIFE OF VITTHALBHAI PATEL,CHAMPABEN D/O DAHYABHAI PATEL AND WIFE OF BIPINBHAI PATEL,HANSABEN D/O DAHAYBHAI PATEL AND WIFE OF MAHENDRABHAI PATEL,EXECUTIVE ENGINEER	
28895	FA/4458/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	NARANDRABHAI FULABHAI PATEL,EXECUTIVE ENGINEER	
28896	FA/4459/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ARVINDBHAI DHOLIBHAI,EXECUTIVE ENGINEER	,(MR A J PATEL)
28897	FA/4460/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAJESHBHAI CHHAGANBHAI PATEL,EXECUTIVE ENGINEER	
28898	FA/4461/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	URIBEN WD/O. DAHYABHAI GAFURBHAI SINCE DIED HIS LEGAL,VALIBEN GAFURBHAI BROTHER IN LAW OF URIBEN,EXECUTIVE ENGINEER	
28899	FA/4462/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	ARVINDBHAI KARSANBHAI PATEL,EXECUTIVE ENGINEER	
28900	FA/4463/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	SHRIJBHAI DAHYABHAI PATEL,EXECUTIVE ENGINEER	
28901	FA/4464/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	SHIVABHAI MAHEJIBHAI PATEL SINCE DIED HIS LEGAL HEIRS,MADHUBEN WD/O SHIVABHAI PATEL,NAREDRABHAI S/O SHIVABHAI PATEL,ILABEN D/O SHIVBHAI PATEL AND WIFE OF HASMUKHBHAI PATEL,JASHRIBEN D/O SHIVABHAI PATEL AND WIFE OF RAJENDRABHAI,SANGITABEN D/O SHIVABHAI PATELAND WIFE OF SANJAYBHAI PATEL,EXECUTIVE ENGINEER	
28902	FA/4465/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BHAILALBHAI NAGJIBHAI SINCE DIED HIS LEGAL HEIRS,TARABEN D/O BHAILALBHAI PATEL AND WIFE OF POONAMBHAI,SANGITABEN D/O BHAILALBHAI PATEL AND WIFE OF HASMUKHBHAI,SOMABHAI BHAILALBHAI PATEL,EXECUTIVE ENGINEER	
28903	FA/4466/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	BABUBHAI GOPALBHAI,EXECUTIVE ENGINEER	
28904	FA/4467/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	SHANTILAL DHOLOIBHAI @ DHOLABHAI PATEL,EXECUTIVE ENGINEER	
28905	FA/4468/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	JADABEN WD/O. REVADAS RAMDAS JAYANTIBHAI REVADAS,EXECUTIVE ENGINEER	

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28906	FA/4469/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	AMBALAL MATHURBHAI PATEL,EXECUTIVE ENGINEER	
28907	FA/4470/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	KASHIBHAI JESANGBHAI PATEL SINCE DIED HIS LEGAL HEIRS,MAHENDRA KASHIBHAI JEANGBHAI PATEL,TARABEN D/O KASIBHAI AND WIFE OF MANIBHAI PATEL,NAVINBHAI KASIBHAI PATEL,EXECUTIVE ENGINEER	
28908	FA/4471/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	JAYANTIKUMAR @ JAYANTIBHAI BECHARBHAI PATEL,EXECUTIVE ENGINEER	
28909	FA/4472/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	THAKORBHAI PARSOTAMBHAI,EXECUTIVE ENGINEER	
28910	FA/4473/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	JAYANTIBHAI SOMABHAI,EXECUTIVE ENGINEER	
28911	FA/4474/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	LILUBHAI SHANKARBHAI SINCE DIED HIS LEGAL HEIRS,MANIBEN SHANKARBHAI PATEL S/O LILUBHAI SHANKARBHAI PATEL,EXECUTIVE ENGINEER	
28912	FA/4475/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	RAVJIBHAI NAGJIBHAI PATEL,EXECUTIVE ENGINEER	
28913	FA/4476/2009	02/12/2009	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER	JAYANTIBHAI RAVJIBHAI PATEL,EXECUTIVE ENGINEER	
28914	FA/4477/2009	18/08/2010	MUKESHKUMAR ISHWARLAL BHATT,	MR SHAKEEL A QURESHI,MR A.A. KURESHI	KAILASHBEN MUKESHKUMAR BHATT,	MR MB GOHIL
28915	FA/4478/2009	28/06/2010	GUJARAT VIDHYUT BOARD NOW MADHYA GUJARAT VIJ CO. LTD,	MR SP HASURKAR	SHARDABEN WD/O KHODABHAI PANCHAL THROUGH,DHESIA GRAM PANCHAYAT THROUGH SARPANCH	SERVED BY AFFIX(N),RULE SERVED
28916	FA/4481/2009	20/12/2010	LAXMIBEN WD/O CHHOTUBHAI GOPALBHAI,DINKARBHAI CHHOTUBHAI PATEL,SHANTILAL CHHOTUBHAI PATEL,MANHARBHAI CHHOTUBHAI PATEL	DELETED,(MR DHIRENDRA MEHTA)	DAYARAM PARSOTTAMDAS KACHWALA,PARVATIBEN D/O PARSOTTAMBHAI KALIDAS SINCE DECD.THROUGH HEIR,ARVINDBHAI VENILAL PATEL,JASVANTIBEN MANHARBHAI PATEL,NARMADABEN D/O PARSOTTAMBHAI KALIDAS KACHWALA,RATILAL PITAMBAR PATEL	,DS AFF.NOT FILED (N),MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
28917	FA/4486/2009	15/09/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	JAYSHREEBEN BABUBHAI PANCHAL,ALPESH BABUBHAI PANCHAL,BABUBHAI CHATURBHAI PANCHAL	RULE SERVED,MR.HIREN M MODI
28918	FA/4489/2009	07/03/2012	SORAMBEN DUNGARBHAI BHIL,NARESHBHAI DUNGARBHAI BHIL MINOR,JAGDISHBHAI DUNGARBHAI BHIL MINOR,VASANTIBEN DUNGARBHAI BHIL MINOR	MR. S. M. GOHIL	ISHWARBHAI SOMJI MAKWANA,ORIENTAL INSURANCE CO LTD,BABULALA POONAMCHAND SHAH,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR SANDIP C SHAH,MS KARUNA V RAHEVAR
28919	FA/4490/2009	10/05/2010	I.P.M.INDUSTRIES,DEEPAK AGRAWAL,SHAKUNTLA AGRAWAL,K.B.AGRAWAL	MR RAHUL K PANDYA	FERROMATIK MILACRON INDIA LIMITED,	MR JA ADESHRA
28920	FA/4494/2009	05/02/2015	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PRATIBHABEN WD/O AMULBHAI NAYAK,MARISHA YATIN NAYAK,ABHAY YATIN NAYAK,BASIRALI AHMEDALI SAIYED,AJAYKUMAR DASHRATHLAL CHOKSI	DELETED,RULE SERVED,MR MC BAROT
28921	FA/4497/2009	16/12/2009	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	MAULIK VINODBHAI SOLANKI MINOR THROUGH RESP. NO.2,JYOTSNABEN @ NAYNABEN WD/O VINODBHAI MOHANBHAI SOLANKI,VALIBEN W/O MOHANBHAI JIVABHAI SOLANKI,MOHANBHAI JIVABHAI SOLANKI,YUSUFBHAI GULAMBHAI MUSALMAN	,(MR PARESH M DARJI)
28922	FA/4498/2009	07/05/2019	INSURANCE COMPANY OF AMBASSADOR,	MR GC MAZMUDAR,MR HG MAZMUDAR	SANTOKBEN W/O NAVINCHANDRA SAKARCHAND LADHANI,PAYALBEN NAVINCHANDRA LADHANI,JAYKUMAR NAVINCHANDRA LADHANI,BHAVIBEN SAKARCHAND LADHANI (ABATED),ABDUL RAHIM JANMOHAMAD SHAIKH,SHRIMATI SAROJBEN M BHATIA	,DELETED,RULE SERVED,MR. YOGENDRA THAKORE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28923	FA/4505/2009	10/07/2015	SAKARABEN WD/O HASANALI GULAM ABBAS DHARKHAD,GULAM ABBAS ALJIBHAI DHARKHAD,JANEKBEN WIFE OF GULAM ABBAS ALJIBHAI DHARKHAD,FATHEH MAHAMMAD GULAM ABBAS DHARKHAD,HANIFA FATAME D/O HASANALI GULAM ABBAS DHARKHAD (MINOR)	MR. YOGENDRA THAKORE	DINESHKUMAR AMRUTLAL PATEL,JAYANTIBHAI AMBALAL PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
28924	FA/4508/2009	16/12/2009	UNION OF INDIA,DIV GOC,	MR YATIN SONI,MR MM TIRMIZI	KANUBHAI SENGHIDAS PATEL,	
28925	FA/4509/2009	23/02/2011	BHIKHABHAI MANIBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28926	FA/4510/2009	23/02/2011	BHAILALBHAI NARANBHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28927	FA/4511/2009	23/02/2011	HEIRS OF HIRABEN ATMARAM,AMABALAL ATMARAM,POPATBHAI ATMARAM,SAVITABEN W/O RAMBHAI ATMARAM	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28928	FA/4512/2009	23/02/2011	VINUBHAI KANTILAL,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28929	FA/4513/2009	23/02/2011	BHIKHAJI FAKIRJI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28930	FA/4514/2009	23/02/2011	VISHNUBHAI KHODABHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28931	FA/4515/2009	23/02/2011	DHIRUBHAI PUNJABHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28932	FA/4516/2009	23/02/2011	JIVABHAI BHALABHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28933	FA/4517/2009	23/02/2011	BHUPENDRA DAHYABHAI,	MR GM AMIN	SPL.LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
28934	FA/4518/2009	15/04/2010	RAMESHCHANDRA KANTILAL SHAH,	MR JR SHAH	GOVERNMENT OF INDIA,POST MASTER GENERAL,POST MASTER,MADHUKAR GOVINDLAL SHAH,BHARATBHAI BANSILAL SHAH,KUNAL BHARATBHAI SHAH,RINKUBEN KUNALBHAI SHAH,KETIBEN BHARATBHAI SHAH,DHAVALBHAI DILIPBHAI KHARADI,DILIPBHAI BHIMJIBHAI KHARADI,BHARAT GOVINDLAL SHAH,ASHWIN GOVINDLAL SHAH,GOVINDLAL CHUNILAL SHAH,SUBHADRABEN GOVINDLAL SHAH,BIPINCHANDRA KESHAVLAL PATEL,RAJESHRIBEN MILAN SHAH,MILAN GOVINDBHAI SHAH,TUSHAR GOVINDLAL SHAH,HITESH KANUBHAI PATEL	
28935	FA/4522/2009	16/03/2016	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PIYUSH MANUBHAI PATEL,MANISHA MANUBHAI PATEL,LILABEN W/O MANUBHAI GOVINDBHAI,SHARDABEN W/O GOVINDLAL AMBALAL PATEL,TATA ENGINEERING AND LOCOMOTIVE CO LTD	RULE SERVED,MR JA ADESHRA

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28936	FA/4523/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	VALIBEN W/O JOITABHAI PATEL,RADHABEN JOITABHAI PATEL MINORTHRO HER MOTHER OPPONENT NO.1,VALABHAI MOTIBHAI PATEL,PREMABEN VALABHAI PATEL,MAHALAXMI ROADWAYS THRO ITS PROPRIETOR H K THAKKAR,DIVISIONAL MANAGER,KIRITBHAI MOHANBHAI VAVOCHA,DASHRATHJI SABAJI THAKOR	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER),MR HARSHIT S TOLIA,MR ABHAYKUMAR P SHAH, (MR BHASKAR R DAVE),MR PARTH S TOLIA
28937	FA/4524/2009	01/02/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	LEGAL HERIS OF DECEASED,TULSIDASBHAI SAGARBHAI,MINOR HARESH,RAMABEN SAGARBHAI KANJIYA,HEMABEN SAGARBHAI KANJIYA,JEMUBEN SAGARBHAI KANJIYA,JASHUBEN SAGARBHAI KANJIYA,DRIVER OF AUTO RICKSHAW NO.GJ-13-T-334,OWNER OF AUTO RICKSHAW NO.GJ-13-T-334,NEW INDIA ASSURANCE CO	,MR SHASHIKANT S GADE,MR Y J PATEL
28938	FA/4525/2009	01/02/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	LEGAL HERIS OF DECEASED,KRUSHNABEN TULSIBHAI KANJIYA MINOR,RAMABEN SAGARBHAI KANJIYA,HEMABEN SAGARBHAI KANJIYA,JEMUBEN SAGARBHAI KANJIYA,JASHUBEN SAGARBHAI KANJIYA,DRIVER OF AUTO RICKSHAW NO.GJ-13-T-334,OWNER OF AUTO RICKSHAW NO.GJ-13-T-334,NEW INDIA ASSURANCE CO	,MR SHASHIKANT S GADE,MR Y J PATEL
28939	FA/4526/2009	01/02/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	LEGAL HERIS OF DECEASED,AMRUTBEN SAGARBHAI KANJIYA, MINOR,RAMABEN SAGARBHAI KANJIYA,HEMABEN SAGARBHAI KANJIYA,JEMUBEN SAGARBHAI KANJIYA,JASHUBEN SAGARBHAI KANJIYA,DRIVER OF AUTO RICKSHAW NO.GJ-13-T-334,OWNER OF AUTO RICKSHAW NO.GJ-13-T-334,NEW INDIA ASSURANCE CO	,MR SHASHIKANT S GADE,MR Y J PATEL
28940	FA/4527/2009	01/02/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	LEGAL HERIS OF DECEASED,UKABHAI VITTHALBHAI,VITTHALBHAI,SAMUBEN VITTHALBHAI MORVADIYA,RAIYABEN UKABHAI MORVADIA,LEGAL HERIS OF DECEASED VITTHALBHAI CHHANABHAI, AJMALBHAI,MADHUBEN BHUPATBHAI,JITENDRA BHUPATBHAI,RASIK BHUPATBHAI,BHARAT BHUPATBHAI,OWNER OF RICKSHAW NO.GJ 13-T-334,NEW INDIA ASSURANCE CO	,MR SHASHIKANT S GADE,MR Y J PATEL
28941	FA/4528/2009	01/02/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	LEGAL HERIS OF DECEASED, HITESHBHAI TULSHIBHAI KANJIYA,RAMABEN SAGARBHAI KANJIYA,HEMABEN SAGARBHAI KANJIYA,JEMUBEN SAGARBHAI KANJIYA,JASHUBEN SAGARBHAI KANJIYA,DRIVER OF AUTO RICKSHAW NO.GJ-13-T-334,OWNER OF AUTO RICKSHAW NO.GJ-13-T-334,NEW INDIA ASSURANCE CO	,MR SHASHIKANT S GADE,MR Y J PATEL

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28942	FA/4529/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	VALMABEN DEVABHAI PATEL,LALABHAI DEVABHAI PATEL,LAXMANBHAI DEVABHAI PATEL,CHEHRIBEN KARSHANBHAI PATEL,KARSHANBHAI GHUDABHAI PATEL,MAHALAXMI ROAD WAYS THRO ITS PROPRIETOR H K THAKKAR,DIVISIONAL MANAGER,KIRITBHAI MOHANBHAI VAVOCHA,DASHRATHJI SABAJI THAKOR	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER),MR HARSHIT S TOLIA,MR ABHAYKUMAR P SHAH,(MR BHASKAR R DAVE),MR PARTH S TOLIA
28943	FA/4530/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	MAGANAJI OKHAJI PATEL (KALBI),GOMABHAI MAGANAJI PATEL(KALBI),PURABHAI MAGANAJI PATEL (KALBI,MAHALAXMI ROADWAYS THRO ITS PROPRIETOR H K THAKKAR,DIVISIONAL MANAGER,KIRITBHAI MOHANBHAI VAVOCHA,DASHRATHJI SABAJI THAKOR	RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER),MR HARSHIT S TOLIA,MR ABHAYKUMAR P SHAH,(MR BHASKAR R DAVE),MR PARTH S TOLIA
28944	FA/4531/2009	29/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	GOMTIBEN W/O VELABHAI PATEL,NARSINHBHAI VELABHAI PATEL THRO MOTHER GUARDIAN NO.1,VIKRAMBHAI VELABHAI PATEL THRO. MOTHER GUARDIAN NO.1,MAGANAJI OKHAJI PATEL,MAHALAXMI ROADWAYS THRO ITS PROPRIETOR H K THAKKAR,DIVISIONAL MANAGER,KIRITBHAI MOHANBHAI VAVOCHA,DASHRATHJI SABAJI THAKOR	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR HASMUKH THAKKER),MR HARSHIT S TOLIA,MR ABHAYKUMAR P SHAH,(MR BHASKAR R DAVE),MR PARTH S TOLIA
28945	FA/4532/2009	01/02/2010	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	PUNAMCHAND MULCHANDBHAI PANCHAL,SHANTABEN PUNAMCHANDBHAI PANCHAL,BHARATBHAI JERAMBHAI THAKKAR	MR. S. M. GOHIL
28946	FA/4533/2009	24/12/2010	PARITOSH JASHUBHAI PATEL,	MR PRAKASH K JANI	MANISH JASHUBHAI PATEL,PATEL RAMESHBHAI ISHWARBHAI,PATEL JAYESHBHAI RAMESHBHAI,INDUBEN ISHWARBHAI PATEL,MAYABEN I PATEL	NOTICE SERVED,NOTICE UNSERVED,MR DIPAK R DAVE,MR JIGAR G GADHAVI
28947	FA/4535/2009	24/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KHUMANSINH CHHITUBHAI RAJ THROUGH DEVABEN KHUMANSINH RAJ,RAMABEN KHUMANSINH RAJ,TILAKSINH CHHITUBHAI RAJ	RULE SERVED
28948	FA/4537/2009	11/06/2016	NURJAHBEN ABDULKADAR MODASIYA,	MR R.K.MANSURI	HUSEN SHERMAHMAD MEMON,ORIENTAL INSURANCE CO. LTD	RULE UNSERVED,MR RITURAJ M MEENA

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28949	FA/4538/2009	21/01/2019	VIVEK KISHORBHAI GOHIL MINOR,UTSAV KISHORBHAI GOHIL MINOR,DAXABEN KISHORBHAI GOHIL,SHARDABEN MAVJIBHAI GOHIL	MR.HIREN M MODI	SHUBHAN HARUBHAI KATIA,BHAGWAN @ BHAGUBHAI HIRABHAI MATA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR NAGESH C SOOD
28950	FA/4540/2009	15/12/2009	HAVSINGHBHAI CHHAGANBHAI SANGAD,	MR P C CHAUDHARI	MUNICIPAL COMMISSIONER,NAYANBHAI CHANDRAKANTBHAI SHAH(CONTRACTOR),NEW INDIA INSURANCE COMPANY LTD	
28951	FA/4542/2009	16/12/2009	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RANJANBEN LALJIBHAI VAGHELA L.R.OF GOPALBHAI N CHAUHAN,SONAGARA DIPAKKUMAR THOBHANBHAI,KOKILABEN PRABHUDAS	
28952	FA/4543/2009	17/12/2009	ICICI LOMBARD GENERAL INSURANCE COMLTD,	MR VIBHUTI NANAVATI	DILIPBHAI BHARATBHAI PATELIYA,BALVANTSINH PARVATSINH SOLANKI,NEW INDIA ASSU.CO.LTD.,REKHABEN WD/O. DECEASED MAHESHKUMAR BALVANTSINH SOLANKI,MANISHA MAHESHKUMAR SOLANKI (MINOR)REKHABEN M SOLANKI,LILABEN BALVANTSINH SOLANKI	,MS LILU K BHAYA
28953	FA/4544/2009	17/12/2009	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	AVALBEN W/O MANJIBHAI BHAGWANBHAI PRAJAPATI,MANJIBHAI BHAGWANBHAI PRAJAPATI,HEET KANTIBHAI PRAJAPATI MINOR RESP. NO.4,ARUNABEN WD/O KANTIBHAI MANJIBHAI PRAJAPATI,PADUBHAI AJUBHA SARVAIYA,BHALABHAI HADABHAI DANGAR	
28954	FA/4545/2009	17/12/2009	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	HIMABEN WD/O VELABHAI KHODABHAI NAKUM,HAMIRBHAI VELABHAI NAKUM,DHANJIBHAI VELABHAI NAKUM,BACHUBHAI VELABHAI NAKUM,PADUBHAI AJUBHA SARVAIYA,BHALABHAI HADABHAI DANGAR	
28955	FA/4546/2009	17/12/2009	NEW INDIA ASSURANCE CO. LTD,	MR SUNIL B PARIKH	PRABHABEN WD/O KANUBHAI BABUBHAI PRAJAPATI (GHODADRA),DHARMIK KANUBHAI PRAJAPATI MINOR THRO'RESP. NO.1,HIREN KANUBHAI PRAJAPATI MINOR THRO' RESP. NO.1,GANGABEN W/O BABUBHAI RAJABHAI PRAJAPATI (GHODADRA),BABUBHAI RAJABHAI PRAJAPATI (GHODADRA),PADUBHAI AJUBHA SARVAIYA,BHALABHAI HADABHAI DANGAR	
28956	FA/4547/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHWARBHAI RATNABHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28957	FA/4548/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NARENDRABHAI ALIAS LAKY ISHWARBHAI DESAI (MINOR),RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28958	FA/4549/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BABUBHAI RATNABHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28959	FA/4552/2009	17/12/2009	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH ITS TRANSPORT,	MR HS MUNSHAW	P.K.RAMKRISHNAN HIRVAN,KAMLAXI RAMKRISHNAN HIRVAN	
28960	FA/4553/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	GANGABEN W/O ISHWARBHAI RATNABHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28961	FA/4555/2009	03/02/2010	SANUBHAI DESAIBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
28962	FA/4556/2009	03/02/2010	BAJUBEN MADHAVBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

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28963	FA/4557/2009	03/02/2010	BHUPENDRAKUMAR CHANDULAL PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
28964	FA/4558/2009	03/02/2010	MAHENDRASINH BECHARSINH RANA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
28965	FA/4561/2009	21/12/2009	NEW INDIA ASSURANCE CO.LTD,	MS MEGHA JANI	SITABEN WD/O KALUBHAI KARAMSHIBHAI KOLI PATEL,SANJAYBHAI KALUBHAI KOLI PATEL(MINOR), THRO' SITABEN,KISHANBHAI KALUBHAI KOLI PATEL(MINOR), THRO' SITABEN,MANOJBHAI KALUBHAI KOLI PATEL (MINOR), THRO' SITABEN,VASHRAMBHAI RAIMALBHAI PATEL	
28966	FA/4562/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHELABHAI CHHAGANBHAI,	MR MD VAKIL
28967	FA/4563/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED RAMBHABEN KESHABHAI,AMARSHIBHAI KESHABHAI,ISHWARBHAI KESHABHAI,HEIRS OF DECEASED THOBHANBHAI KESHABHAI,PASHIBEN KESHABHAI,ANSUYABEN KESHABHAI,JAYABEN KESHABHAI	,MR MD VAKIL
28968	FA/4564/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI JETHABHAI,	MR MD VAKIL
28969	FA/4565/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRANLAL KHUSHALDAS PATEL,	MR MD VAKIL
28970	FA/4566/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI VARMALIBHAI PATEL,	MR MD VAKIL
28971	FA/4567/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASUDEV VARMALIBHAI PATEL,	MR MD VAKIL
28972	FA/4568/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI GOGJIBHAI PATEL,	MR MD VAKIL
28973	FA/4569/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI KALYANBHAI,	MR MD VAKIL
28974	FA/4570/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED LAKHANBHAI THOBHANBHAI,GANDALAL LAKHMANBHAI,JAYANTIBHAI LAKHMANBHAI,MANEKBEN LAKHMANBHAI,MARGHABEN LAKHMANBHAI,LILABEN LAKHMANBHAI,HIRABEN LAKHMANBHAI	,MR MD VAKIL
28975	FA/4571/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL PRABHUBHAI JETHABHAI,PATEL RASIKBHAI PRABHUBHAI,PATEL VASANTIBHAI PRABHUBHAI,PATEL RAMILABEN PRABHUBHAI,PATEL NAVINBHAI PRABHUBHAI,PATEL SHARDABEN PRABHUBHAI,CHAMPABEN WD/O PRABHUBHAI JETHABHAI	,MR MD VAKIL
28976	FA/4572/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI RAGHVJIBHAI,	MR MD VAKIL
28977	FA/4573/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABULAL MADEVBHAI PATEL,	MR MD VAKIL
28978	FA/4574/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PREMSHANKER PRANJIVAN,SHARDABEN WD/O PREMSHANKAR PRANJIVAN,HARBALABEN PREMSHANKER,KAMLABEN PREMSHANKER,PUSHPABEN PREMSHANKER,SHANTABEN PREMSHANKAR,HEIRS OF DECEASED MUKUNDRAI P PREMSHANKAR,DAYABEN WD/O MUKUNDRAI PREMSHANKER,PRABHAKAR MUKUNDRAI,RAJANBEN MUKUNDRAI,VARSHABEN MUKUNDRAI,PRAVINBHAI MUKUNDRAI	,MR MD VAKIL
28979	FA/4576/2009	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL PREMJIBHAI PATEL,	MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28980	FA/4577/2009	08/02/2011	NEW INDIA ASSU.CO.LTD NADIAD,	MR VIBHUTI NANAVATI	SUMERSINH BALDEVSINH,ORIENTAL INSURANCE CO.LTD,RESHMIKANT B PATEL,ORIENTAL INSURANCE CO.LTD,SAFIMIYA AHMEDMIYA MALEK,DIVISONAL MANAGER,JOELBHAI SAMUELBHAI MECWAN,SUNAMIBEN JOELBHAI MECWAN,NOVIL JOELBHAI MECWAN (MINOR)	,RULE UNSERVED,MR HS MUNSHAW,MS KARUNA V RAHEVAR
28981	FA/4578/2009	07/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DIPAK KANTILAL PATEL,KANTIBHAI SOMABHAI PATEL,RANCHHODBHAI CHATURBHAI THAKOR,MANIBEN RANCHHODBHAI THAKOR	MR AKHTAR N MALEK,MR JINESH H KAPADIA
28982	FA/4579/2009	08/02/2011	NEW INDIA ASSU.CO.LTD,	MR VIBHUTI NANAVATI	SUMERSINH BALDEVSINH,ORIENTAL INSURANCE CO.LTD,RESHMIKANT B PATEL,ORIENTAL INSURANCE CO.LTD,SAFIMIYA AHMEDMIYA MALEK,DIVISIONAL MANAGER,RAJESHBHAI PHILIPBHAI CHRISTI,PHILIPBHAI DEVJIBHAI CHRISTI,MARYABEN PHILIPBHAI CHRISTI	,RULE SERVED,RULE UNSERVED,MR HS MUNSHAW,MR SP MAJMUDAR,MS KARUNA V RAHEVAR,MR P P MAJMUDAR
28983	FA/4580/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUKESH VAGHJIBHAI DESAI,VAGHJIBHAI RATNABHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS PATEL,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28984	FA/4581/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHANUBEN W/O DINESHBHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28985	FA/4582/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRIYANSHIBEN D/O DINESHBHAI VERSINHBHAI DESAI (MINOR),RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28986	FA/4583/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIPUL BABUBHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28987	FA/4584/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHAVNABEN D/O SOMABHAI AMTHABHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28988	FA/4585/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHULIBEN W/O NARAYANBHAI SARTANBHAI DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28989	FA/4586/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BABUBHAI RATNABHAI DESAI,VIPUL BABUBHAI DESAI (MINOR) THRO' BABUBHAI RATNABHAI DESAI,NITABEN BABUBHAI DESAI (MINOR)THRO' BABUBHAI RATNABHAI DESAI,AASHABEN BABUBHAI DESAI (MINOR)THRO'BABUBHAI RATNABHAI DESAI,ALPESHBHAI BABUBHAI DESAI (MINOR) THRO' BABUBHAI R DESAI,HETALBEN BABUBHAI DESAI (MINOR) THRO' BABUBHAI R DESAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS PATEL,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	
28990	FA/4587/2009	17/12/2009	UNITED INDIA INSURANCE CO.LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAVABBEN ALIAS JYOTSNABEN W/O DHARAMSINHBHAI ALIAS KAMSIBHAI,RAVAL KAUSHIKKUMAR KANTIBHAI,JITENDRAKUMAR BABALDAS KANTIBHAI,CHAMANJI NAGJIBHAI THAKOR,BHUPATSINH DHULSINH ZALA	

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28991	FA/4588/2009	29/06/2011	REENABHAI WD/O RAMSINH VAHARIA GAMIT,MINOR D/O PRIYANKA,MINOR D/O SARITA,MINOR D/O SUNITA,VAHARIA MANYA GAMIT,TARAKBHAI VAHARIA GAMIT	MR PJ MEHTA	UNION OF INDIA,	(MR BIPIN I MEHTA)
28992	FA/4590/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN WD/O KHEMABHAI BECHARBHAI PATEL,MANGUBEN KHEMABHAI PATEL,SHANKUBEN KHEMABHAI PATEL,BHOITIBEN KHEMABHAI PATEL,AMRUTBHAI KHEMABHAI PATEL,JAYANTIBHAI KHEMABHAI PATEL	MR AV PRAJAPATI
28993	FA/4591/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI SHIVRAMBHAI PATEL,	MR AV PRAJAPATI
28994	FA/4592/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI NARANBHAI PATEL,MANILAL NARANBHAI PATEL,BABUBHAI NARANBHAI PATEL	MR AV PRAJAPATI
28995	FA/4593/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI JETHABHAI PATEL,	MR AV PRAJAPATI
28996	FA/4594/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI NATHABHAI NAYEE,KANTIBHAI NATHABHAI NAYEE,GOPALBHAI NATHABHAI NAYEE,BABHUBEN NATHABHAI PATEL	MR AV PRAJAPATI
28997	FA/4595/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI BHAGABHAI PATEL,	MR AV PRAJAPATI
28998	FA/4596/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI SHIVABHAI PATEL,	MR AV PRAJAPATI
28999	FA/4597/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI SHAMBHUBHAI PATEL,	MR AV PRAJAPATI
29000	FA/4598/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DWARKABEN MADHABHAI PATEL,VITHALBHAI MADHABHAI PATEL,JOITIBEN MADHABHAI PATEL	MR AV PRAJAPATI
29001	FA/4599/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL VITHALBHAI RAVAL,	MR AV PRAJAPATI
29002	FA/4600/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI JOITABHAI TAPODAN,	MR AV PRAJAPATI
29003	FA/4601/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVSHANKER PUNJIRAM TAPODAN,AMRUTLAL PUNJIRAM TAPODAN	MR AV PRAJAPATI
29004	FA/4602/2009	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALABEN JOITARAM TAPODAN,	MR AV PRAJAPATI
29005	FA/4603/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJIRAM HIRABHAI TAPODAN,	MR AV PRAJAPATI
29006	FA/4604/2009	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN WD/O GANPATRAM RAVAL,SURYABEN D/O GANPATRAM RAVAL	MR AV PRAJAPATI
29007	FA/4609/2009	18/08/2010	MEHMOOD KASAMJI DEVDIWALA,	MR JA ADESHRA	FARUKH KASAMJI DEVDIWALA,AYUB KASAMJI DEVDIWALA	NOTICE SERVED,MR RAJESHWAR J DAVE
29008	FA/4610/2009	19/04/2010	MUNAFUDDIN MAHMODMIYA SHAIKH,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	SAYRABANU D/O MOHAMMADSAFI KALLANBHAI KURESHI,	
29009	FA/4612/2009	07/03/2012	SAKHARAM @SURESHBHAI NALAVADE,DAKSHABEN SAKHARAM @SURESHBHAINALAVADE	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PARESHBHAI DAGDUBHAI KADAM,IFFCO-TOKIA GENERAL INSURANCE COMPANY	MR AJAY R MEHTA,MR SHIRISH R PATEL
29010	FA/4613/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	BAI KADVI PARBAT,	MR VIMAL M PATEL
29011	FA/4614/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	LAKHMI DEVA,	UNSERVED EXPIRED (R)

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29012	FA/4615/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	SANMAN LAKHMAN,	RULE SERVED
29013	FA/4616/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	MULJI KARSAN,	UNSERVED EXPIRED (R)
29014	FA/4617/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	MEGHA PARBAT,	UNSERVED EXPIRED (R)
29015	FA/4618/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	NARAN MESUR,	UNSERVED EXPIRED (R)
29016	FA/4619/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	RAMA PUNJA,	UNSERVED EXPIRED (R)
29017	FA/4620/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	MANISHANKAR AMBARAM,	UNSERVED EXPIRED (R)
29018	FA/4621/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	KOLI PANCHA JIVA,	UNSERVED EXPIRED (R)
29019	FA/4622/2009	11/02/2014	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR & SPECIAL,	GOVERNMENT PLEADER	RAJA BHIKHA,	RULE SERVED
29020	FA/4624/2009	23/12/2009	AHMEDABAD MUNICIPAL CORPORATION THROUGH,SHETH VADILAL GENERAL HOSPITAL THROUGH SUPERINTENDENT,CHINUBHAI MATERNITY HOSPITAL	MR HS MUNSHAW	NIRMALABEN KUBERDAS PATEL,REGISTERED MEDICAL OFFICER,VISAKHA L SHAH,DIPAK A DESAI	,MR DAKSHESH MEHTA
29021	FA/4625/2009	08/05/2019	PRITIBEN NARENDRASINH MATROJA,	MR LALJI R MOKARIA	GUJARAT STATE ROAD TRANSPORT CORPORATION,OWNER OF MH 04 P 2459 WHOSE NAME NOT GIVEN,INSURANCE COMPANY OF MH 04 P 2459 WHOSE NAME NOT GI	DELETED,MR HARDIK C RAWAL
29022	FA/4626/2009	01/12/2014	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JYOTIKABEN WD/O SATISHKUMAR KANTILAL JANI,DHRUV SATISHKUMAR JANI,PARTH SATISHKUMAR JANI,JASUBHAI JIVANBHAI MADIYA,VAMANRAV SHANKARRAV KUTA,GHANSHYAMBHAI KANTILAL JANI	DELETED,RULE SERVED,(MR PARESH M DARJI),MR YOGEN N PANDYA
29023	FA/4628/2009	20/03/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	AMRUTSINH DAYASINH RATHOD,RAMESHCHANDRA BHOGILAL MODI,JAHURBHAI ABDUL REHMAN VASIVALA,DIPSINH MOHABBATSINH RATHOD	RULE SERVED,MR MA KHARADI
29024	FA/4629/2009	27/09/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VADODARA,	MR VIBHUTI NANAVATI	LAXMANBHAI TEJABHAI BHARWAD,RAMESHBHAI KANTIBHAI NAYAK DELETD AS PER ORD.DT.28/07/10,SURESHBHAI RATANBHAI GANAVA	DELETED,MR AM PAREKH,MR RAMESH P SAGAR
29025	FA/4633/2009	23/12/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	SANKET RAMEHBHAI MORADIA (MINOR),RAMESHBHAI MOHANBHAI MORADIA (FATHER),KAILASHBEN RAMESHBHAI MORADIA (MOTHER),MUKUNDBHAI NANUBHAI GOHIL	
29026	FA/4634/2009	23/12/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	MOHANBHAI RAMSANGBHAI BHAGORA,	MR AR LAKHIA
29027	FA/4635/2009	13/06/2016	HASHMUKHBHAI SHANTILAL SOLANKI,PURSHOTTAM SHANTILAL SOLANKI,JAYSHREEBEN SHANTILAL SOLANKI,SEEMABEN SHANTILAL SOLANKI	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
29028	FA/4637/2009	12/01/2010	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	VIKESHKUMAR JAGDISHSING RANA L.H.OF JAGDISHSING P RANA,KIRANBEN JAGDISHSING RANA L.H.OF JAGDISHSING P RANA,NARESHKUMAR JAGDISHSING RANA L.H.OF JAGDISHSING P RANA,SIMARODEVI WD/O JAGDISHSING RANA L.H.OF JAGDISHSING P RANA,JAFARSHARIF SHABULAL SHAIKH,VIJAYANAND ROADLINES LTD	

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29029	FA/4638/2009	07/05/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	SHUBHADRAKUMARI W/O NILSING PATIAL,NILSING S/O PARASRAM PATIAL,JAFARSHARIF SHABULAL SHAIKH,VIJAYANAND ROADLINES LTD,JAGDISHSING PURANSING ROAD SINCE DECD. THROUGH HEIRS,VIKESHKUMAR JAGDISHSING RANA,KIRANBEN JAGDISHSING RANA,NARESHKUMAR JAGDISHSING RANA,SIMARODEVIWD/O JAGDISHSING RANA	DELETED,RULE SERVED,DECEASED LITIGANT,MR SUDHIR M MEHTA,(MR PARESH M DARJI),MS SHAILEE S MEHTA
29030	FA/4639/2009	22/12/2014	KALLUPRASAD KRUSHNANAND DUBE,SUSHILA KALLUPRASAD DUBE	MR PJ MEHTA	UNION OF INDIA OWING & REPRESENTING,	MR RAVI KARNAVAT
29031	FA/4643/2009	17/08/2010	VASANTKUMAR R SONARA L.R.OF DECD.,	(MR VIVEK N MAPARA)	CHAKUBHAI BATUKBHAI PATEL,NEW INDIA INSURANCE CO. LTD	,MR SHASHIKANT S GADE
29032	FA/4644/2009	07/04/2014	UKEDBHAI NANABHAI BARIYA,JAMANBEN UKEDBHAI BARIYA	MR VIPIN H PANDYA	RANJITSINH SOMSINH PARMAR,GANPATSINH HIMATSINH RATHOD,UNITED INDIA INSURANCE CO LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,MR JAYRAJ CHAUHAN
29033	FA/4645/2009	25/02/2016	SATISHKUMAR NARVATSINH PARMAR,	(MR SK BUKHARI)	CHANDANSINH JIVATSINH PUWAR,EXECUTIVE ENGINEER,ORIENTAL INSURANCE CO.LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
29034	FA/4646/2009	22/01/2010	UNITED INDIA INSURANCE CO LTD,	MS MEGHA JANI	RAMILABEN WD/O AMBALAL THAKORE,AMBALAL RAMBHAI THAKORE,SHABABEN AMBALAL THAKORE,RAMESHBHAI PUNALAL THAKORE,RAMESHBHAI MOTIBHAI PATEL	,MR DHAVAL N VAKIL,MR.HARDIK BHARHMBHAT
29035	FA/4648/2009	15/04/2015	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BHOJABHAI AMARSHIBHAI,AMARSHIBHAI AMTHUBHAI,CHAMPABEN AMARSHIBHAI,RAJUBHAI AMARSHIBHAI,SOMABHAI AMARSHIBHAI,DHIRUBHAI AMARSHIBHAI,BHARATBHAI AMARSHIBHAI,DAJIBHAI BHOPABHAI ZAKHVADIYA	,RULE SERVED,MS AMRITA AJMERA
29036	FA/4649/2009	22/01/2010	ORIENTAL INSURANCE CO LTD THROUGH,	MR SHASHIKANT S GADE	SHARDABEN KESHABHAI RAVAL,SANJAYKUMAR KESHABHAI RAVAL MINOR,DAKSHABEN KESHABHAI RAVAL MINOR,POONAMBEN KESHABHAI RAVAL MINOR,POPATJI RUPAJI THAKOR,PRAMODBHAI AMATHARAM RAVAL	
29037	FA/4650/2009	27/01/2010	G.S.R.T.C.,	MR RITURAJ M MEENA	LEGAL HEIRS & RS. OF DECD. RAJESHBHAI V. ODEDARA,HIRABEN VIRAMBHAI ODERA,RAJAKBHAI GULABBHAI (DRIVER)	
29038	FA/4652/2009	06/01/2015	G S R T C THROUGH DIVISIONAL CONTROLLER,	MR HS MUNSHAW	MANISHA KIRITBHAI BHAVSAR,KINJAL KIRITBHAI BHAVSAR,MAMTA @ SHRADDHA AJIT MAHANGADE,GOVABHAI KARSANBHAI RABARI,INDIAN CONSTRUCTION CO (ENGINEERS & CONTRACTORS),UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,RULE UNSERVED,MR NAVNIT M TAILOR
29039	FA/4658/2009	26/09/2013	KAUSHIK DAYASHARAN BHAIYA,	MR.HIREN M MODI	G S R T C,	MRS VASAVDATTA BHATT
29040	FA/4659/2009	09/11/2016	PATEL HASMUKHBHAI MOHANBHAI,	SHRIKAR H BHATT	DAHYABHAI ALKHABHAI CHENVA,MEGHJIBHAI PATHUBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR RITURAJ M MEENA
29041	FA/4660/2009	09/02/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HIMABEN VIHABHAI,HAJABHAI VIHABHAI,RANCHHODBHAI VIHABHAI,VAYABHAI VIHABHAI,POLABHAI HAJABHAI TALPADA,MALABHAI MOTIBHAI,ARJANBHAI LAKHUBHAU AHER,KHIMABHAI KARABHAI KANDORIA,GULABBHAI ALLARAKHA SANDHI,IBRAHIM KHODABHAI ODIYA,ORIENTAL INSURANCE CO.,	,MR KIRTIDEV R DAVE,MS KARUNA V RAHEVAR,MR RAHUL K DAVE

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29042	FA/4661/2009	27/01/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS I MIRANWALA L.R.OF ISMAIL UMARJI,HASINA I MIRANWALA L.R.OF ISMAIL UMARJI,HARUN I MIRANWALA L.R.OF ISMAIL UMARJI,IBRAHIM I MIRANWALA L.R.OF ISMAIL UMARJI,HAJRA I MIRANWALA L.R.OF ISMAIL UMARJI,HANIFA I MIRANWALA L.R.OF ISMAIL UMARJI,AMINA I MIRANWA L.R.OF ISMAIL UMARJI,HANIF I MIRANWALA L.R.OF ISMAIL UMARJI	MR MM SAIYED
29043	FA/4662/2009	09/02/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	NARAYANBHAI BHAGVANBHAI,RAJUBEN NARAYANBHAI,JAGABHAI NARAYANBHAI,MALABHAI MOTIBHAI,KHIMABHAI KARABHAI,IBRAHIM KHODABHAI ODIYA,ORIENTAL INSURANCE CO.,	,MS KARUNA V RAHEVAR,MS AMRITA AJMERA
29044	FA/4664/2009	13/05/2010	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	SHIVABHAI CHOTHABHAI,SADAJI CHENAJI THAKORE,JAYENDRAKUMAR BHAVANISHANKAR RAVAL	
29045	FA/4665/2009	12/07/2010	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	LILABEN RANCHODBHAI,DEVJIBHAI SHYAMJIBHAI KAMEJLIYA THROUGH HEIRS,RATANBEN DEVJIBHAI,AMTHUBHAI DEVJIBHAI KAMEJLIYA,JAYENDRAKUMAR BHAVANISHANKAR RAVAL	,NOTICE SERVED,UNSERVED EXPIRED (N),MS AMRITA AJMERA
29046	FA/4666/2009	13/05/2010	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	NATUBHAI JIVANBHAI SHIHORA,SADAJI CHENAJI THAKORE,JAYENDRAKUMAR BHAVANISHANKAR RAVAL,SHIVABHAI CHOTHABHAI,DEVJIBHAI SHYAMJIBHAI KAMEJLIYA THROUGH HEIRS,RATANBEN DEVJIBHAI,AMTHUBHAI DEVJIBHAI KAMEJLIYA	
29047	FA/4667/2009	23/02/2016	SHANTABEN SHIVABHAI CHUNTHABH AI MACHHI,MANGUBEN SHIVABHAI CHUNTHHABHAI MACHHI,KANTIBHAI SHIVABHAI MACHHI,BHANUBHAI SHIVABHAI MACHHI,MOHANBHAI SHIVABHAI MACHHI,CHUNTHHABHAI VIRABHAI MACHHI	MR MTM HAKIM	SARTANBHAI HIRABHAI SOLANKI,RAMESHBHAI DHULABHAI PATELIYA,OREINTAL INSURANCE CO LTD	RULE SERVED,MS KARUNA V RAHEVAR
29048	FA/4668/2009	05/04/2010	GUJARAT ELECTRICITY BOARD NOW MADHYA GUJARAT VIJ CO. LTD,	MR SP HASURKAR	HAMIRBHAI RATNABHAI NINAMA,MOHAMMED HANIF PATEL,ORIENTAL INSURANCE	
29049	FA/1/2010	12/01/2010	RONAK MINERALS PVT.LTD,RAMESH RAMABHAI PATEL,DEVENDRABHAI RAMABHAI PATEL	MR TEJAS M BAROT	KOTAK MAHINDRA BANK LTD,	
29050	FA/3/2010	12/04/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	SHANTIBEN SITARAM BAGUL,TUKARAM SITARAM BAGUL,SAKHARAM SITARAM BAGUL,GANGARAM SITARAM BAGUL,DILIPBHAI BUDHIYABHAI SHENDE,SAIYEDBHAI RASULBHAI AAGEVAN	RULE SERVED,MR ADIL R MIRZA
29051	FA/4/2010	20/07/2010	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DINESHBHAI GORDHANBHAI PARMAR,KHIMABHAI MAYABHAI HARIJAN SINCE DIED HIS LEGAL HEIRS,VIRJIBHAI KHIMJIBHAI RATHOD,RAVJIBHAI BACHUBHAI DAFDA,GORDHANBHAI LAXMANBHAI PARMAR	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR DIVYESH SEJPAL,MS AMRITA AJMERA
29052	FA/5/2010	20/07/2010	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	HITESHBHAI MANJIBHAI CHAGANBHAI,KHIMABHAI MAYABHAI HARIJAN SINCE DIED HIS LEGAL HEIRS,VIRJIBHAI KHIMABHAI RATHOD,RAVJIBHAI BACHUBHAI DAFDA,DINESHBHAI GORDHANBHAI PARMAR,GORDHANBHAI LAXMANBHAI PARMAR	,NOTICE SERVED,MR DIVYESH SEJPAL,MS AMRITA AJMERA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29053	FA/8/2010	15/01/2010	NEW INDIA ASSURANCE COMPANY LTD,	MS LILU K BHAYA	JIVUBEN MANGABHAI MUNDHVA,NIRUBEN MANGABHAI MUNDHVA THRO'JIVUBEN MANGABHAI MUNDHVA,BHUPATBHAI MANGABHAI MUNDHVA THRO'JIVUBEN MANGABHAI MUNDHVA,LAKHIBEN MANGABHAI MUNDHVA THRO'JIVUBEN MANGABHAI MUNDHVA,MANUBEN MANGABHAI MUNDHVA THRO'JIVUBEN MANGABHAI MUNDHVA,JAGABEN MANGABHAI MUNDHVA THRO'JIVUBEN MANGABHAI MUNDHVA,MOTABEN SAMANTBHAI MUNDHVA,SATABHAI PETHABHAI GAMARA	
29054	FA/10/2010	06/04/2015	ORIENTAL INSURANCE CO.LTD,	MR KK NAIR	KOKILABEN WD/O ARVINDBHAI CHHAGANBHAI DODIYA,NILESHBHAI ARVINDBHAI DODIYA,HANSABEN ARVINDBHAI DODIYA,JAYSHREEBEN ARVINDBHAI DODIYA,YAGNESHBHAI ARVINDBHAI DODIYA,JIGNESHBHAI BHAILALBHAI PATEL,MAHESHBHAI CHHAGANBHAI BHALIYA	RULE SERVED,MR MTM HAKIM
29055	FA/12/2010	22/02/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MUKESHBHAI JALAMABHAI KHOKHARIYA,JALAMABHAI NOPABHAI KHOKHARIYA,HEENABEN W\F JALAMABHAI KHOKHARIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,DEVABHAI HURAJI RABARI	,RULE SERVED,MR HARDIK C RAWAL,MRS NISHA M PARIKH,MR ANKIT Y BACHANI
29056	FA/19/2010	06/12/2013	HASMUKHBHAI VALLABHBHAI PATEL,	MR MB PARIKH	ABDUL SULEMAN GHANCHI,ALLARAKHA SULEMANBHAI GHANCHI,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
29057	FA/21/2010	18/01/2010	GSRTC,	MR MITUL K SHELAT	DHIRABHAI BUDHABHAI @ MADHABHAI,	
29058	FA/24/2010	12/08/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS KIRAN D PANDEY	PRIYABEN HIREN TRIVEDI,HET HIREN TRIVEDI MINOR THROUGH,DEV HIREN TRIVEDI MINOR THROUGH	(MR NA SHAIKH)
29059	FA/25/2010	12/08/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS KIRAN D PANDEY	NAFISABANU RAFIKBHAI PIRAMANIYA,ROZBIN RAFIKBHAI PIRAMANIYA MINOR,SAMIR RAFIKBHAI PIRAMANIYA MINOR,AYESHABEN ISMAIL PIRAMANIYA,IFFCO TOKIO GENERAL INSURANCE CO LTD	MR AJAY R MEHTA,(MR NA SHAIKH)
29060	FA/26/2010	12/08/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS KIRAN D PANDEY	RAKSHABEN HITESHBHAI SHAH,ZIBIN HITESHBHAI SHAH MINOR THROUGH,EKTA JITESHBHAI SHAH,IFFCO TOKIO GENERAL INSURANCE CO LTD	MR AJAY R MEHTA,(MR NA SHAIKH)
29061	FA/27/2010	29/06/2010	NIKHIL DHIRAJLAL MEHTA,DHIRAJLAL KEVALCHAND MEHTA THROUGH HEIRS,CHANDRABEN DHIRAJLAL MEHTA,ROHIT DHIRAJLAL MEHTA,DHARSHAN ROHIT MEHTA	MS SM AHUJA,MRS KETTY A MEHTA	AMIT N MEHTA THROUGH POA HARSHA N MEHTA,MIHIR N MEHTA THROUGH POA HARSHA N MEHTA,HARSHA N MEHTA	
29062	FA/28/2010	01/08/2018	LAXMIBEN NANJIBHAI SOLANKI,NANJIBHAI JENAJI SOLANKI	(MR PARESH M DARJI)	BHARATKUMAR ATMARAM DABHI,VINUBHAI BHURABHAI PATEL,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR PALAK H THAKKAR
29063	FA/30/2010	20/01/2010	MUHHAMAD AMIN VALIMUHHAMAD DEVLA,	MR R.K.MANSURI	DILIPKUMAR POHRI KHATURAT KALAL, DRIVER OF JEEP RJ-12-C-1996,VINADEVI DILIPKUMAR KALAL,UNITED INSURANCE COMPANY LTD	
29064	FA/31/2010	20/01/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MS SEJAL K MANDAVIA	PASHIBEN RAMABHAI PARMAR,DAHYABHAI RAMABHAI PARMAR,BHIMSINH RAMABHAI PARMAR	
29065	FA/34/2010	29/01/2014	MANJULABEN VISHNUBHAI PATEL,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	KHODAJI KACHARAJI THAKERDA,GENERAL MANAGER	RULE SERVED,MR HARDIK C RAWAL
29066	FA/35/2010	02/05/2014	SURESHCHANDRA PURSOTTAMDAS UPADHYAY,	MR JV JAPEE	NIMESHKUMAR PRAVINCHANDRA SHAH,DOSHI NITINKUMAR BHIKHALAL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR

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29067	FA/36/2010	03/02/2016	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VALJIBHAI BHAVANBHAI RAMANI SINCE DECD. THROUGH HEIRS,HINABEN VALJIBHAI RAMANI,KHUSHBU VALJIBHAI RAMANI,MIHIR VALJIBHAI RAMANI (MINOR) THRO HIS GUARDIAN NO. 1,BABUBHAI SIDABHAI AYAR,NEW INDIA ASSURANCE CO LTD,RAJENDRAPRASAD BANSIDHAR YADAV,REKHA BHARATBHAI VORA,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,MR SHRISH M TRIVEDI,MR MM TIRMIZI,MS LILU K BHAYA,(MR MAULIK J SHELAT)
29068	FA/39/2010	01/04/2010	MADHYA GUJARAT VIJ CO. LTD.,DY. ENGINEER, MGVCL	(MR SN SINHA)	JAYENDRABHAI B SHAH,	MR PRADIP D BHATE
29069	FA/41/2010	21/01/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MANJUBEN PRABHATBHAI NINAMA,RINKUBEN PRABHATBHAI (MINOR),VARSHABEN PRABHATBHAI (MINOR),PRABHATBHAI RUPABHAI NINAMA (DELETED),KALIBEN PRABHATBHAI NINAMA,ABDUL HAMIDKHAN MURTUZAKHAN PATHAN	
29070	FA/42/2010	19/04/2012	NAJABHAI MANSURBHAI RATHOD SINCE DECD. THROUGH HEIRS,BHANIBEN NAJABHAI MANSURBHAI,PREMJIBHAI NAJABHAI RATHOD,RAMESHBHAI NAJABHAI RATHOD,DINESHBHAI NAJABHAI RATHOD	MR MRUGEN K PUROHIT	DHANABHAI MERUBHAI,MOHINIDEVI SHIVNATH JAT,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
29071	FA/43/2010	19/04/2012	BHAGIBEN W/O VINUBHAI PUNABHAI SINCE DECD. THROUGH HEIRS,VINODBHAI PUNABHAI,ROHIT VINUBHAI,BHANIBEN W/O NAJABHAI MANSUR	MR MRUGEN K PUROHIT	DHANABHAI MERUBHAI,MOHINIDEVI SHIVNATH JAT,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
29072	FA/44/2010	19/04/2012	RAHUL VINUBHAI SINCE DECD. THROUGH HEIRS,VINUBHAI PUNABHAI	MR MRUGEN K PUROHIT	DHANABHAI MERUBHAI,MOHINIDEVI SHIVNATH JAT,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
29073	FA/45/2010	19/04/2012	MANJUBEN ARVINDBHAI SOMABHAI,	MR MRUGEN K PUROHIT	DHANABHAI MERUBHAI,MOHINIDEVI SHIVNATH JAT,NEW INDIA ASSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE UNSERVED,MR SUNIL B PARIKH
29074	FA/46/2010	19/04/2012	GOVINDBHAI NANJIBHAI MARU,	MR MRUGEN K PUROHIT	DHANABHAI MERUBHAI,MOHINIDEVI SHIVNATH JAT,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
29075	FA/52/2010	21/12/2013	KALPESHKUMAR MANILAL PATEL,NIDHI KALPESHKUMAR PATEL (MINOR),JIT KALPESHKUMAR PATEL (MINOR)	MR R.K.MANSURI	RASIKBHAI KALAYNBHAI CHAUHAN,IFFCO TOKIO GENERAL INSURANCE CO.LTD	RULE SERVED,MR AJAY R MEHTA
29076	FA/54/2010	06/12/2013	MEENABEN BHARATBHAI PATEL,	(MR PARESH M DARJI)	RAKESHKUMAR VALLABHBHAI PATEL,KUNDANBHAI RAMBHAI PATEL,NATIONAL INSURANCE COMPANY LIMITED,BHARATBHAI RAMANBHAI PATEL	RULE SERVED,MR SUNIL B PARIKH,MR RUTURAJ NANAVATI
29077	FA/56/2010	09/04/2010	ADMINISTRATOR & SOLE PROPRIETOR OF DELUXE PLASTIC,	MR PURVISH J MALKAN	PASCHIM GUJARAT VIJ CO LTD,	
29078	FA/57/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB ISMAIL YUSUF DASU,	MR MM SAIYED
29079	FA/58/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IDRISH ABDULLAH AHMAD,	MR MM SAIYED
29080	FA/59/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF YAKUB ISMAIL DASU,	MR MM SAIYED
29081	FA/60/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HASAN MOHMAD DARBAR,SARIFAHASAN WD/O MOHMAD DARBAR,FARUKH HASAN,ISMAIL HASAN	,MR MM SAIYED
29082	FA/61/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HASAN YUSUF ALI DAL,HAMIDA HASAN WD/O DAL,RASHID HASAN DAL,YASIN HASAN DAL	,MR MM SAIYED

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29083	FA/62/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB IBRAHIM HAJI MOHMAD PATEL,	MR MM SAIYED
29084	FA/63/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AIYUB ABBAS MOHMAD BANDA,	MR MM SAIYED
29085	FA/64/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF IBRAHIM YAKUB HAJI AHMAD CHAMAN,SIRAJ IBRAHIM YAKUB	,MR MM SAIYED
29086	FA/65/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF IBRAHIM MOHMAD MASTER(PANWALA),	MR MM SAIYED
29087	FA/66/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS ALIBHAI TALATI,	MR MM SAIYED
29088	FA/67/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS ABDUL HAK ISMAIL ALIBHAISHETH,AMINABEN WD/O ABDUL HAK,MOHMAD RAFIK ABDUL HAK,SABERA D/O ABDUL HAK,SAHENAZ D/O ABDUL HAK	,MR MM SAIYED
29089	FA/68/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NUR AHMAD ISMAIL ALIBHAI SHETH,	MR MM SAIYED
29090	FA/69/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HASAN ALI MOHMAD PIRU,AAISHABEN HASAN VALI,IQBAL HASAN VALI	,MR MM SAIYED
29091	FA/70/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZOHARABEN D/O IBRAHIM ISA PIRU,	MR MM SAIYED
29092	FA/71/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JAGMAL RAMAJI RABARI,MELABHAI JAGMALBHAI,JIVIBEN JAGMALBHAI	,MR MM SAIYED
29093	FA/72/2010	15/02/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUBHASHSINH AMARSINH PRATAPSINH,	MR MM SAIYED
29094	FA/75/2010	25/01/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NARESHKUMAR BALBIRSINGH,SURAJ TRANSPORT ROADWAYS PVT LTD,NATIONAL INSURANCE CO. LTD,LAKSHMANSINH CHHATRASINH JADAV,GANPATBHAI KABHAIBHAI CHAUHAN	
29095	FA/77/2010	22/02/2010	REGIONAL DIRECTOR,	MR BP BHATT	RAMPRATAP VIRENDRASING THAKOR,	MR CHETAN K PANDYA
29096	FA/78/2010	23/02/2010	JAMNAGAR MUNICIPAL CORPORATION,	MR PREMAL R JOSHI	RAJESH LALJIBHAI KABIRA THROUGH PRABHABEN RAJESHBHAI,MANGLABEN DHANAJI VAGHELA,LALJI JIVA KABIRA,KOMAL RAJESHBHAI,KAJAL RAJESHBHAI,SUMAN RAJESHBHAI,SHRADDHA RAJESHBHAI	,MR TR MISHRA
29097	FA/81/2010	23/03/2010	KISHOREBHAI KHANCHAND GOHIL,DIPAKBHAI NANCHAND SHAH	MR DHAVAL D VYAS	MANUBHAI PRABHUDAS PATEL,RAMESHBHAI PRABHUDAS PATEL,RAJUBHAI PURSOTTAMDAS PATEL,HARSHADBHAI PURSOTTAMDAS PATEL,BHAGWATIBEN HARSHADBHAI PATEL HERSELF & GUARDIAN OF MINOR,SUBAHUBHAI MANGALDAS SHAH,RAJESHBHAI VALLABHBHAI PATEL,PRAGJIBHAI GOBARBHAI PATEL,KIRITBHAI RAMNIKBHAI,JAYANTILAL VADILAL SHAH,MALJIBHAI DEVKARAN RABARI,VIRAMBHAI MALJIBHAI DESAI,NAVGANBHAI MALJIBHAI DESAI	,MS TRUSHA K PATEL,MR TATTVAM K PATEL
29098	FA/85/2010	28/01/2010	MAKWANA JAGATSINH GALABSINH,	MR R.K.MANSURI	THAKOR CHANDUJI BABAJI,M/S PANKAJ VIJAY AND COMPANY, PROPRIETOR NIRAV B SHAH,ROYAL SUNDARAM ALLOWANCE INSURANCE COMPANY LIMITED	
29099	FA/86/2010	28/01/2010	RELIANCE GENERAL INS.CO.LTD,	MR VIBHUTI NANAVATI	VERABHAI SAKUBHAI RABARI,PUNJA BIJAL CHAVDA,DEVALBEN VERABHAI RABARI	
29100	FA/87/2010	28/01/2010	THE UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAILESHBHAI KANTIBHAI KOSTI,PRAKASHKUMAR MOTIRAM SINDHI	
29101	FA/88/2010	28/01/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JAYASHREEBEN WD/O MANHARBHAI GORDHANBHAI PATEL,CHHAYALBEN MANHARBHAI PATEL,RUPALBEN MANHARBHAI PATEL,PRITESHKUMAR MANHARBHAI PATEL,BHOGILAL SOMABHAI DAMOR,CHIRANHUSAIN ANWARHUSAIN SAIYED	

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29102	FA/92/2010	01/02/2010	NATIONAL INSURANCE CO.LTD,	MR MEHUL SHARAD SHAH	JENTIBHAI RAMABHAI PATEL,DEVINDRABEN JENTIBHAI PATEL,MAHESHKUMAR JAYARAMBHAI PATEL,MUKESHKUMAR MUTISINGH MALI	
29103	FA/93/2010	01/02/2010	NATIONAL INSURANCE CO.LTD,	MR MEHUL SHARAD SHAH	RUPABHAI BIJIABHAI VASAVA,JAYABEN RUPABHAI VASAVA,DINESHKUMAR RUPABHAI VASAVA,ARATIBEN RUPABHAI VASAVA(MINOR),MAHESHKUMAR JAYARAMBHAI PATEL,MUKESHKUMAR MUTISINGH MALI	
29104	FA/95/2010	03/08/2010	RASHIDA AMAD KAS W/O MAHAMMAD HAROON BAJARIYA,	MR RC KAKKAD	ABDUL GAFFAR AMAD KAS,	MR PREMAL S RACHH
29105	FA/97/2010	07/03/2012	RAMJI PUNJA BORICHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NIZAMUDDIN PIR KHANJI,ORIENTAL INSURANCE CO. LTD.,SMT. DEVIBEN BHACHU VIRDA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MS KARUNA V RAHEVAR
29106	FA/98/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUVABHAI SHANKARBHAI,	MR AMIT C NANAVATI
29107	FA/101/2010	29/01/2010	ICICI LOMBARD GENERAL INSURANCE CO LIMITED,	MR VIBHUTI NANAVATI	KANJI BACHUBHAI AYAR,JASHODADEVI BHIKHAR PASWAN MOTHER OF DECD. JITENDRA BHIKH,BHIKHAR PRAKASH PASWAN	
29108	FA/102/2010	29/01/2010	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	VAJSHIBHAI ARJANBHAI GODHALIYA,BABUBHAI MALDEBHAI KESHWALA,RAMBHAI ARJANBHAI GODHALIYA,NEW INDIA INSURANCE CO LTD,KARSHANBHAI SAVDASBHAI GODHALIYA,BABUBHAI VIKRAMBHAI ODEDARA	
29109	FA/112/2010	23/02/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PATEL JAYESHBHAI JAYANTIBHAI,RAVJIBHAI KHODABHAI PATEL	
29110	FA/120/2010	01/04/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL VISHNUBHAI MANILAL,	RULE SERVED,MR AV PRAJAPATI
29111	FA/121/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL ISHWARDAS,	RULE SERVED,MR AV PRAJAPATI
29112	FA/122/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI RAMABHAI,PATEL CHAMANBHAI RAMABHAI,PATEL JAYANTIBHAI RAMABHAI,PATEL LAXMIBEN RAMABHAI	RULE SERVED,MR AV PRAJAPATI
29113	FA/123/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHANDRIKABEN WD/O BABUBHAI CHATURBHAI,PATEL BHARATIBEN BABUBHAI,PATEL DEEPABEN BABUBHAI,PATEL GITABEN BABUBHAI,PATEL SIDDHARTHKUMAR BABUBHAI	RULE SERVED
29114	FA/124/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMTHIBEN BECHARBHAI,	RULE SERVED
29115	FA/125/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,	GOVERNMENT PLEADER	PATEL MOTILAL CHELABHAI,PATEL MANILAL CHELABHAI,PATEL MAGANLAL CHELABHAI,PATEL DAHYABHAI CHELABHAI,PATEL DAMODARBHAI CHELABHAI	RULE SERVED,UNSERVED EXPIRED (R)
29116	FA/126/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBEN PRABHURAM SHIVRAM,	RULE SERVED
29117	FA/127/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACUQISITION OFFICER,	GOVERNMENT PLEADER	PATEL VIRABHAI MADHABHAI,PATEL NAROTTAMBHAI SHIVRAM,PATEL KANTIBHAI SHIVRAM,PATEL VISHNUBHAI SHIVRAM,PATEL SHIVRAM SHANKARBHAI,PATEL GANGABEN SHIVRAM,PATEL MANGUBEN SHIVRAM,PATEL SANTOKBEN SHIVRAM,PATEL KRISHNABEN SHIVRAM,PATEL KAILASHBEN SHIVRAM,PATEL BABIBEN SHIVRAM	RULE SERVED,UNSERVED EXPIRED (R)
29118	FA/128/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACUQISITION OFFICER,	GOVERNMENT PLEADER	PATEL NATHIBEN RANCHHODBHAI,PATEL KANTIBHAI RANCHHODBHAI,PATEL AMRUTBHAI RANCHHODBHAI,MANUBHAI PRABHUDAS,KAILASHBEN,MANJUBEN,KRISHNABEN	RULE SERVED
29119	FA/129/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHAVLAL RAMCHANDRA,PATEL VISHNUBHAI RAMCHANDRA,PATEL MIRATBEN RAMCHANDRA	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29120	FA/131/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JIVABHAI MADHABHAI,PATEL JAYANTIBHAI JIVRAM,PATEL DANABHAI JOITABAM,PATEL HIRABHAI JOITABHAI,PATEL MANILAL JOITARAM,PATEL SHANTABEN JOITARAM	RULE SERVED,UNSERVED EXPIRED (R)
29121	FA/132/2010	01/04/2013	STATE OF GUJARAT THROUGH SPL. LAND ACUQISITION OFFICER,	GOVERNMENT PLEADER	PATEL JIVRAM ISHWARBHAI,PATEL MOHANBHAI ISHWARBHAI,PATEL JOITABHAI ISHWARBHAI,PATEL JOITIBEN ISHWARBHAI	RULE SERVED,UNSERVED EXPIRED (R)
29122	FA/133/2010	23/06/2010	REKHABEN MUKESHBHAI URAREJIYA (KATHIYAVADI),	(MR HEMANG R RAWAL),HCLS COMMITTEE	TRUSHIT T.DESAI,BAJAJ ALLIAJ GENERAL INSURANCE COMPANY	NOTICE SERVED BY DS
29123	FA/134/2010	07/05/2019	SANTOKBEN WD\O.NAVINCHANDRA SAKARCHAND LADHANI,PAYALBEN NAVINCHANDRA LADHANI,JAYKUMAR NAVINCHANDRA LADHANI	MR MEHUL S SHAH	SAROJBEN M.BHATIA,NEW INDIA ASSURANCE CO.LTD,,ABDUL RAHIM JANMOHAMAD SHAIKH	DELETED,RULE SERVED
29124	FA/135/2010	01/02/2010	NEW INDIA ASSURANCE COMPANY LIMITED VADODARA THROUGH ITS,	MR VIBHUTI NANAVATI	VINAYKUMAR KAMESHWAR CHORASIYA,SAROJBEN TARACHAND AGRAWAL,SHEETAL TARACHAND AGRAWAL,MEENA TARACHAND AGRAWAL,VIJAY TARACHAND AGRAWAL,DULARIBEN RAMSWARUP AGRAWAL	
29125	FA/136/2010	01/02/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	CHAUHAN SHARIFKHAN KABHAIBHAI,KALIDASBHAI PUNAMBHAI THAKOR,SANGITABEN RAMESHBHAI DABHI THRO' RAMESHBHAI M DABHI	
29126	FA/137/2010	01/02/2010	NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	ARVINDBHAI RAMBHAI VALA,BHABHLUBHAI LAKHUBHAI VALA,JETUBHAI LAKHUBHAI VALA	
29127	FA/138/2010	01/02/2010	NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	RAMJIBHAI HIRABHAI BAJANIYA,BHABHLUBHAI LAKHUBHAI VALA,JETUBHAI LAKHUBHAI VALA	
29128	FA/144/2010	03/02/2014	MUKTABEN MAHADEVBHAI,	MS AMRITA AJMERA	GUJARAT STATE ROAD TRANSPORT CORPORATION,GAJUBHA KANUBHAI ZALA SINCE DIED HIS LEGAL HEIRS,ZALA CHANDRALABEN GAJUBHA,ZALA JAYDEVSINH GAJUBHA,ZALA YOGENDRASINH GAJUBHA	,RULE SERVED,MRS FALGUNI D PATEL
29129	FA/145/2010	03/02/2014	MAHADEVBHAI SHIVABHAI THROUGH HEIRS,MUKTABEN MAHADEVBHAI,RAJESH MAHADEVBHAI,SUKDEV MAHADEVBHAI MINOR	MS AMRITA AJMERA	GUJARAT STATE ROAD TRANSPORT CORPORATION,GAJUBHA KANUBHAI ZALA SINCE DIED HIS LEGAL HEIRS,ZALA CHANDRALABEN GAJUBHA,ZALA JAYDEVSINH GAJUBHA,ZALA YOGENDRASINH GAJUBHA	,RULE SERVED,MRS FALGUNI D PATEL
29130	FA/146/2010	12/03/2010	KAMALABEN LALAJI MUNGIA,	MR JV JAPEE	JILUBHAI RAMABHAI MASANI,G S R T C	,MR HARDIK C RAWAL

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29131	FA/149/2010	13/05/2011	HEIRS OF DECD. NOOR MIRANJI FATMAJI NOOR,	(MR HM PRACHCHHAK)	HEIRS OF DECD. NOOR MIRANJI,HEIR -SON OF DECD.NOOR MIRANJI HEIRS OF DECD.PUNJA NOOR,WIDOW FATMAJI PUNJA,IBRAHIM PUNJA MIRANJI,IQBAL PUNJA MIRANJI,ZARINA PUNA MIRANJI,YASMIN PUNJA MIRANJI,BILKISH PUNJA MIRANJI,JENAM PUNJA MIRANJI,BIBI PUNJA MIRANJI,AMINA PUNJA MIRAJI (DECD.) THROUGH LEGAL HEIRS,BILKISH HASAN (MINOR) THROUGH HAWAJI JIVA SHIKARI,SHABIR HASAN (MINOR) THROUGH HAWAJI JIVA SHIKARI,NAZIR HASAN (MINOR) THROUGH HAWAJI JIVA SHIKARI,ROJINA HASAN (MINOR) THROUGH HAWAJI JIVA SHIKARI,JUBBI HASAN,AYESHA HASAN,ABEDA HASAN,HEIRS SON OF DECD.NOOR MIRANJI HEIRS OF DECD.IBRAHIM @ IBU,WIDOW BAI AMMAJI IBRAHIM @ IBU,GULAM IBRAHIM @ IBU MIRANJI,SALIM IBRAHIM @ IBU MIRANJI,EMNAJI IBRAHIM @ IBU MIRANJI,FARIDA IBRAHIM @ IBU MIRANJI,KALIBU IBRAHIM @ IBU MIRANJI,HEIR SON OF DECD. NOOR MIRANJIHEIRS OF DECD. ALI NOOR,WIDOW FATU ALI MIRANJI,MARIYAM ALI MIRANJI,JUBI ALI MIRANJI DELETED,RABU ALI MIRANJI,NOOR @ KALABHAI ALI MIRANJI,AYESHA ALI MIRANJI,KADAR ALI MIRANJI,HEIRS OF DECD. SON OF NOOR MIRANJI HEIRS OF DECD. ALI,WIDOW MEMUNA MAMAD,EZAZ MAMAD (MINOR) THROUGH MOTHER MEMUNA MAMAD,SULEMAN MAMAD (MINOR) THROUGH MOTHER MEMUNA MAMAD,TAMMNA MAMAD (MINOR) THROUGH MOTHER MEMUNA MAMAD	,NOTICE SERVED,DELETED,MR BS PATEL
29132	FA/150/2010	09/12/2015	DARSHANKUMAR PRAKASHBHAI BHATTI(MINOR) THRO'HIS NATURAL GUAR,CHANDIRKABEN VASANTLAL BHATTI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	JAMANBHAI BHIKABHAI DOBARIYA,RATILAL RADHAVJIBHAI SEJANI,ORIENTAL INSURANCE CO.LTD.,EXECUTIVE ENGINEER,ORIENTAL INSURANCE COMPANY LIMITED	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR RITURAJ M MEENA,MR. VIJAY J MEHTA
29133	FA/151/2010	02/02/2010	SENIOR DIVISIONAL MANAGER (COMMERCIAL),CHIEF PROJECT MANAGER,,GENERAL MANAGER(WESTERN RAILWAY)	MR KALPESH N SHASTRI	MANJULABEN DILIPBHAI CHAVDA,,SATYAM BUILDERS	
29134	FA/155/2010	23/02/2010	RAMESHBHAI BHIMBHAI PATEL,	MS ROOPAL R PATEL	NAGINBHAI BACHUBHAI DARJI,	
29135	FA/156/2010	14/07/2010	AMBABEN GULABBHAI PATEL,SUDARSHNABEN GULABBHAI PATEL,RATANBEN KESHAVBHAI PATEL	MR.HIREN M MODI	AJITBHAI PRAMODBHAI CHAUDHARY,PRAMODBHAI MADHUBHAI CHAUDHARY,ORIENTAL INSURANCE CO LTD	,MR RITURAJ M MEENA
29136	FA/157/2010	30/10/2012	NADODA SHANKARBHAI MULJIBHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29137	FA/158/2010	30/10/2012	CHAUDHARY JEVATBHAI ARJANBHAI,CHAUDHARY SAKTABHAI ARJANBHAI,CHAUDHARY VAJABHAI ARJANBHAI	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29138	FA/159/2010	30/10/2012	CHAUDHARY TEJABHAI JEHABHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29139	FA/160/2010	30/10/2012	NADODA DHANABHAI MAHADEVBHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29140	FA/161/2010	30/10/2012	LAXMANBHAI LALJIBHAI CHAUDHARY,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29141	FA/162/2010	30/10/2012	BHEMABHAI KARSANBHAI NADODA (CHAVDA),	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED

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29142	FA/163/2010	30/10/2012	CHAUDHARY SHANKARBHAI TEJABHAI GOVINDBHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29143	FA/164/2010	30/10/2012	SAKINABEN BACHUBHAI SIPAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29144	FA/165/2010	30/10/2012	NADODA BABABHAI KARSANBHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29145	FA/166/2010	30/10/2012	CHAUDHARY HEMABHAI RAJABHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29146	FA/167/2010	30/10/2012	CHAUDHARY NARSANGBHAI GAJABHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29147	FA/168/2010	30/10/2012	NAYI TARBHOVANBHAI JENABHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29148	FA/169/2010	30/10/2012	SIPAI REMUBHAI VIRAMJI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE NOT RECD BACK
29149	FA/170/2010	30/10/2012	PATEL CHAUDHARY JAGMALBHAI RUGNATHBHAI,	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,RULE SERVED
29150	FA/173/2010	09/12/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MRS FALGUNI D PATEL	KANAIYALAL NARANDAS TEJVANI,RADHABEN KANAIYALAL TEJVANI,SUMANBEN WD/O RAJESHBHAI TEJVANI,GOVINDBHAI DHULABHAI PRAJAPATI	NOTICE SERVED,DELETED,MR VAIBHAV N SHETH
29151	FA/177/2010	03/02/2010	THE ORIENTAL INSURANCE COMPANY,THE ORIENTAL INSURANCE COMPANY	MR RITURAJ M MEENA	DHARAMSINGH HIRASINGH CHAUHAN,SUSHILABEN DHARAMSINGH CHAUHAN,MAHESH KUMAR KANTILAL PANCHAL,MAHESH KUMAR KANTILAL PANCHAL,RANGILAYADAV GIRIYADAV LUHAR,M/S JHABAE MOTOR TRANSPORT	
29152	FA/178/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR DAHYABHAI KODARBHAI,	
29153	FA/179/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR BHIKHABHAI PUJABHAI,	
29154	FA/180/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR VANRAJBHAI SANKARCHAND,	
29155	FA/181/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR JIVABHAI KHEMABHAI,SUTHAR BHURIBEN NARSINHBHAI	
29156	FA/182/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR KESHAVLAL MAGANLAL,	
29157	FA/183/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR PUJABHAI HIRABHAI,SUTHAR MANIBEN HIRABHAI	
29158	FA/184/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTWAL DHANIBEN MOHANJI & KALAJI MOHANJI THROUGH HEIRS,CHAMPABEN KALAJI KOTWAL,DAHYAJI KALAJI KOTWAL,BUDHIBEN SOMAJI KOTWAL	
29159	FA/185/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTWAL AMARAJI RUPAJI,KOTWAL VADHAJI RUPAJI	
29160	FA/186/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI BECHARBHAI,	

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29161	FA/187/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTWAL RESHAMBEN DALAJI,	
29162	FA/188/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTWAL KODARJI CHANDUJI THRO' HEIR KOTWAL JAVANJI KODARJI,KOTWAL KANTIBHAI KODARJI THRO'HEIR KOTWAL MONGHIBEN KANTIJI	
29163	FA/189/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR CHANDUBHAI JIVABHAI THRO' HEIR SAVITABEN C SUTHAR,	
29164	FA/190/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR NATWARBHAI AMBALAL,SUTHAR AMRUTBHAI REVABHAI	
29165	FA/191/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR DAHIBEN GOVINDBHAI,SUTHAR DINESHBHAI GOVIDNBHAI	
29166	FA/192/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR ARKHABHAI SOMABHAI,	
29167	FA/193/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR AMBALAL HIRABHAI,	
29168	FA/194/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL KODRIBEN KODARBHAI,	
29169	FA/195/2010	04/02/2010	REGIONAL DIRECTOR,	MR JITENDRA MALKAN	SHAKEENABIBI MUNARASHKHAN PATHAN,MANAGER RUPAM CINEMA	,MR SHAILESH C SHARMA
29170	FA/198/2010	26/11/2010	ASHWIN JITUBHAI DESAI,	(MR BS BRAHMBHATT)	CHAUDHARI RAMILABEN D/O DALAJIBHAI HATHABHAI & W/O ASHWIN,	MR ABHAYKUMAR P SHAH
29171	FA/199/2010	12/12/2020	UNITED INDIA INS CO LTD MEHSANA THROUGH ITS REGIONAL,	MR VIBHUTI NANAVATI	LALBHAI NARANDAS PATEL LEGAL HEIR OF NARANDAS DEVIDAS,MAHENDRAKUMAR TRIBHOVANDAS RANGWALA	RULE SERVED,MR JM BAROT
29172	FA/200/2010	04/02/2010	NEW INDIA ASSURANCE CO LTD GANDHINAGAR,	MR VIBHUTI NANAVATI	CHOTHURAM SEDURAM GURJAR,JAGDHISPRASHAD BHERURAM YADAV,RAMILABEN WD/O MAHESHBHAI NANDUBHAI GAJJAR,SONAL MAHESHBHAI GAJJAR,VISHALIBEN MAHESHBHAI GAJJAR,YOGESHBHAI MAHESHBHAI GAJJAR,DHARMISTHABEN MAHESHBHAI	
29173	FA/201/2010	19/12/2013	NEW INDIA ASSU CO LTD (JUNAGADH) TROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	LAKHABHAI RAIDHANBHAI JILADIYA,KANTIBHAI GIGABHI DABHI,BHIMSHIBHAI RAMBHAI KARANGIA,SHRIJI AGRO INDUSTRIES THROUGH MAHENDRABHAI KANJIBHAI,RUKSANABEN YASINBHAI MULLA	,RULE SERVED,MR AMAR D MITHANI,MRS NISHA M PARIKH
29174	FA/202/2010	19/12/2013	NEW INDIA ASSU CO LTD(JUNAGADH) TROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	LAKHABHAI RAIDHANBHAI JILADIYA,KANTIBHAI GIGABHI DABHI,BHIMSHIBHAI RAMBHAI KARANGIA,SHRIJI AGRO INDUSTRIES THROUGH MAHENDRABHAI KANJIBHAI,NAIYAD YASINBHAI MULLA THROUGH LEGAL HEIRS,YASINBHAI YAKUBBHAI MULLA,RUKSHANABEN YASINBHAI MULLA	,RULE NOT RECD BACK,RULE SERVED,MR AMAR D MITHANI
29175	FA/206/2010	26/04/2017	KHODABHAI VIRABHAI THROUGH HEIRS,JAGDISHBHAI MOHANBHAI,MANSHUKHBHAI MOHANBHAI	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29176	FA/207/2010	26/04/2017	BAGWANBHAI MOHANBHAI THROUGH HEIRS,MERUBHAI BHAGWANBHAI,PARSOTAMBHAI BHAGWANBHAI	MS AMRITA AJMERA,MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29177	FA/208/2010	26/04/2017	THAKARSIBHAI KARSANBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29178	FA/209/2010	26/04/2017	NAROTAMBHAI CHHAGANBHAI DALVADI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29179	FA/210/2010	26/04/2017	GOVINDBHAI PUNABHAI THROUGH HEIRS,DAYARAMBHAI AMARSHIBHAI	MS AMRITA AJMERA,MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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29180	FA/211/2010	26/04/2017	RAMESHBHAI CHHAGANBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29181	FA/212/2010	26/04/2017	NAGJIBHAI RUGNATHBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29182	FA/213/2010	26/04/2017	SHAMJIBHAI BHUDARBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29183	FA/214/2010	26/04/2017	DAYARAMBHAI MANSANGBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29184	FA/215/2010	26/04/2017	SONDABHAI BECHARBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29185	FA/216/2010	04/02/2010	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION LIMITED,REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT	(MR YF MEHTA)	LILA ELECTRONICS PVT LTD,	
29186	FA/217/2010	03/08/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	CHETANDAS TULSIDAS,SINCE DECEASED THROUGH HEIRS,ANANDBHAI CHETANDAS TEHAIRAM MANI DECEASED THRO HIS HEIRS.,ARJUNBHAI CHETANDAS TEHLRAMANIDECEASED THRO.HIS LEGAL HEIRS.,JETHABHAI CHETANDAS TEHLRAMANI,MAYABEN LAXMICHAND GOGIA,HINA D/O MANOHAR ANANDBHAI TEHALRAMANI,VISHAL S/O M.A.TEHALRAMANI THRO.HIS GUAR.VARSHA.M.TEHALRAMAN,VARSHA D/O MANOHAR ANANDBHAI TEHALRAMANI,RAMESH S/O ANANDBHAI CHETANBHAI TEHALRAMANI,RAJU SHRIKANT PRAKASH,DEEPA SUNIL JURIANI,JAYA PARESH PARIKH,AMRUTA RAJESH TEHALRAMANI D/O ARJUNBHAI CHETANDAS TEHALRAMAN,MINAXI PRADEEP BASANTANI D/O ARJUNBHAI CHETANDAS TEHSLRAMAN,POOJA VINOD GOGIA D/O ARJUNBHAI CHETANDAS TEHALRAMANI,JAYSHREE NILESH CHAVAN D/O ARJUNBHAI CHETANDAS TEHALRAMAN,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR LS GOGIA
29187	FA/219/2010	01/05/2014	MANUBHAI @ MANHARLAL BHAGWANDAS PARMAR,	MR MTM HAKIM	SUBHASH WADILAL SHAH,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
29188	FA/221/2010	08/02/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MANOJBHAI UDESINGBHAI NALVAYA,MOHAMMADKHAN NAVABKHAN PATHAN,BABLIBEN MAGANBHAI MALI	
29189	FA/223/2010	20/07/2010	SHANKERJI PUNJAJI THAKARDA,CHHAGANJI PUNJAJI THAKARDA,BIJOLJI PUNJAJI THAKARDA	MR PRAVIN GONDALIYA	RATHOD JUJARSINH SHIVSINH,PATEL KODARBHAI SANKABHAI,UNITED INDIA INSURANCE CO. LTD	
29190	FA/224/2010	09/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	ANDARSINH RAMANSINH PALAS,NERUBHA PRAVINSINH ZALA,GANGASINH MANGUSINH RAJPUT,DIPCHAND MISHTILAL JAIN,NEW INDIA INSURANCE COMPANY LIMITED	
29191	FA/225/2010	29/01/2014	KASIBEN MATHURBHAI CHAUHAN HEIRS OF DECEASED MATHURBHAI,RAJESHBHAI MATHURBHAI CHAUHAN HEIRS OF DECEASED MATHURBHAI,BHAVANABEN MATHURBHAI CHAUHAN HEIRS OF DECEASED MATHURBHAI	MR YH VYAS	GENERAL MANAGER,KANJIBHAI CHHOTABHAI PARMAR	NOTICE SERVED,MR HARDIK C RAWAL
29192	FA/227/2010	02/05/2014	NEW INDIA ASSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOHAMADBHAI GANDABHAI,HARUNBHAI GANDABHAI,JAHID MOHMABHAI,DIPAK PYARALIBHAI KHOJA	NOTICE SERVED,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29193	FA/229/2010	13/09/2012	JAYSHRIBEN SATYENKUMAR MAKWANA,MITTALBEN SATYENKUMAR MAKWANA MINOR THROUGH PETR.NO.1,JIGARKUMAR SATYENKUMAR MAKWANA MINOR THROUGH PETR. NO.1,DEVANSHKUMAR SATYENKUMAR MAKWANA-MINOR THROUGH PETR. NO.1,HIRABHAI FAKIRBHAI MAKWANA,NIRMALABEN HIRALAL MAKWANA	MR.HIREN M MODI	K G PATEL,UNITED INDIA INSURANCE CO LTD,JATINBHAI GHANSHYAMBHAI PATEL,NATIONAL INSURANCE CO LTD	DELETED,RULE SERVED, (MR MAULIK J SHELAT)
29194	FA/231/2010	07/03/2012	IFFCO-TOKIO GEN INS CO LTD,	MR AJAY R MEHTA	ANKUR NAVINCHANDRA PATEL,PATEL NAVINCHANDRA REVABHAI	MR AM PAREKH
29195	FA/233/2010	02/03/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KAILASBEN SHASHIKANT PATEL,RIPALKUMAR SHASHIKANT PATEL,HARESHBHAI BALUBHAI PATEL	RULE SERVED,MR.HIREN M MODI
29196	FA/234/2010	23/07/2018	NEW INDIA ASSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	PUNABEN DEVABHAI,MUNNABHAI DEVABHAI,MELABHAI DEVABHAI (MINOR) THRO' PUNABEN DEVABHAI,VIRABHAI DEVABHAI (MINOR) THRO' PUNABEN DEVABHAI,DANABHAI DEVABHAI (MINOR) THRO' PUNABEN DEVABHAI,RAJUBEN DEVABHAI (MINOR) THRO' PUNABEN DEVABHAI,VIJUBEN DEVABHAI (MINOR) THRO' PUNABEN DEVABHAI,DEVSHIBHAI DEVABHAI (MINOR) THRO' PUNABEN DEVABHAI,MAHAMAD AZIZ MAHAMAD SHAFI,BABULAL RUPARAI JOSHI	RULE SERVED,MS AMRITA AJMERA
29197	FA/235/2010	12/12/2015	NEW INDIA ASSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	RANUBHAI RAJABHAI,MAHAMAD AZIZ MAHAMAD SHAFI,BABULAL RUPARAI JOSHI,DEVABHAI LAKHABHAI I.E. PUNABEN DEVABHAI,MUNNABHAI DEVABHAI,NATIONAL INSURANCE COMPANY	RULE SERVED,MR NAGESH C SOOD,MS AMRITA AJMERA
29198	FA/236/2010	06/10/2010	DR ANIMESH BANSILAL CHOKSI,	MR TARAK DAMANI	MUKESH DASHRATHLAL PATEL,ILABEN MUKESHBHAI PATEL,SATYAM MUKESHBHAI PATEL,SHRIPALI MUKESHBHAI PATEL	,MR ANSHIN H DESAI
29199	FA/239/2010	20/04/2010	KANUBHAI RATILAL SHETH,	MR VILAV K BHATIA	MAFAJIBHAI AJUJIBHAI THAKORE,NIRMA INDUSTRIES LTD,UNITED INDIA INSURANCE CO LTD	
29200	FA/241/2010	12/12/2015	NEW INDIA ASSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESH KHIMABHAI SOLANKI,SAVITABEN RAMESHBHAI SOLANKI,JAGDISHKUMAR S PATEL,ARJANBHAI DHARAMJI BHIL	RULE SERVED,MR VIJAY J SHAH
29201	FA/244/2010	13/05/2011	BHAVNA HARDIPSINH RAOL,	MR SHIRISH JOSHI	HARDIPSINH PARBATSINH RAOL,	MR SHAKEEL A QURESHI
29202	FA/248/2010	18/02/2010	TORRENT POWER LIMITED,	MR KB PUJARA	SUSHILKUMAR S KAPOOR, LEGAL HEIR OF SHAKUNTALABEN S KAPOOR,	
29203	FA/252/2010	11/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,AJITBHAI KATHADBHAI SARVAIYA	MS KIRAN D PANDEY	BABUBHAI VITHALBHAI DODIYA,RANJANBEN BABUBHAI DODIYA,SANMUKHBHAI BABUBHAI DODIYA,LABHUBEN VITHALBHAI DODIYA	
29204	FA/254/2010	11/02/2010	NATIONAL INSURANCE COMPANY LIMITED,	MS MEGHA JANI	NATWARSINH NARANSINH CHAUHAN, SINCE DECEASED,PRITAMSINH NATWARSINH CHAUHAN,DHARMISHTAKUMARI NATWARSINH CHAUHAN,MAHAVIRSINH NATWARSINH CHAUHAN,DHARMENDRASINH NATWARSINH CHAUHAN,KARNAVIRSINH MAHAVIRSINH CHAUHAN MINOR,SATTARBHAI ABDULREHMAN PATEL,NIRUPMALA CHAMPAKSINH ZALA	
29205	FA/256/2010	11/02/2010	NATIONAL INSURANCE CO LTD REG.OFFICE AT 3RD FLOOR,	MR SUNIL B PARIKH	KOSARALI HIFJULHASAN PATHAN L.R.OF ASGARALI K PATHAN,GANGAPRASAD NANAK YADAV,SAGAR RANCHODBHAI PATNI	

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29206	FA/257/2010	11/02/2010	NATIONAL INSURANCE CO. LTD REG.OFFICE AT 3RD FLOOR,	MR SUNIL B PARIKH	CHHEDILAL RAMFAL VARMA,SANTOSHA CHHEDILAL VARMA,BHUPENDRASINH AJITSINH SODHA,ORIENTAL INSURANCE CO LTD,KANUBHAI DESAIBHAI CHAUHAN,BHASKARBHAI ISHWARBHAI PATEL,NAMUDDINMIYA KASAMMIYA SHAIKH,THAKORBHAI KALIDAS PATEL	
29207	FA/258/2010	01/09/2010	MANDVI MUNICIPALITY (THROUGH ITS CHIEF OFFICER),	(MR NV ANJARIA)	PASCHIM GUJARAT VIJ COMPANY LTD(THROUGH DY. ENGINER),	(MR MD PANDYA)
29208	FA/259/2010	07/03/2012	RAMUBEN THAKORE,MANGLAJI THAKORE,DINAJI THAKORE,DALAJI THAKORE,NANDABEN THAKORE	MR. S. M. GOHIL	PRAKASHBHAI KHEMCHANDBHAI THAKKAR,NEW INDIA INSURANCE CO LTD,MUSTAFABHAI IBRAHIMBHAI MEMON	RULE SERVED,MR SUNIL B PARIKH
29209	FA/260/2010	03/08/2015	GUJARAT WATER SUPPLY & SEWERA-GE BOARD,	MR HS MUNSHAW	HEIRS OF KANTILAL BHIKHABHAI PATEL,SHARDABEN KANTILAL PATEL,CHAMPABEN KANITLAL PATEL,LILABEN KANTILAL PATEL,HANSABEN KANTILAL PATEL,SOMABHAI KANTILAL PATEL,MR.KANUBHAI KANTILAL PATEL,NATVARBHAI AMBALAL PATEL,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR KM SHETH
29210	FA/261/2010	09/04/2010	ASMITA NANDLAL PARIKH,	(MR MAULIK J SHELAT)	STATE BANK OF INDIA,KOMAL GRAPHICS,KIRITKUMAR NANDLAL MALVINIA,KIRITKUMAR NANDLAL	
29211	FA/263/2010	26/11/2010	JAYENDRABHAI M PANDYA,SAPANBHAI JAYENDRABHAI PANDYA	MR CH VORA	PREETI AMAN PANDYA,JALSHREE AMAN PANDYA MINOR THROUGH	MR YN RAVANI
29212	FA/268/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	RAMSINH CHITABHAI,SPECIAL LAND ACQUISITION OFFICER	
29213	FA/269/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	ISHWARLAL MANEKLAL MODI,SPECIAL LAND ACQUISITION OFFICER	
29214	FA/270/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	YASINBIBI & WD/O ABDUL MAJIDHAKIMMIYA,SPECIAL LAND ACQUISITION OFFICER	
29215	FA/271/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF INDRASINH RAMSINH,RANJANBEN WD/O INDRASINH,PUSHPENDRASINH INDRASINH,RITABEN INDRASINH SUNVA,DAKSHABEN INDRASINH SUNVA,SPECIAL LAND ACQUISITION OFFICER	
29216	FA/272/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	SONABEN (PARAG ZAVERBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
29217	FA/273/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	JAYANTILAL CHHOTALAL MODI,SPECIAL LAND ACQUISITION OFFICER	
29218	FA/274/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	NATVARBHAI CHIMANBHAI,SPECIAL LAND ACQUISITION OFFICER	
29219	FA/275/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	MEMUNABIBI GULAM AHMED SHEIKH,SPECIAL LAND ACQUISITION OFFICER	
29220	FA/276/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	LEGAL HEIRS OF CHHOTALAL MATHUR PATEL,MADHUBEN CHHOTALAL,RAJESH CHHOTALAL,BHARTIBEN CHHOTALAL,ARTIBE CHHOTALAL,JIGNESH CHHOTALAL,SPECIAL LAND ACQUISITION OFFICER	
29221	FA/277/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	KISHOREBHAI HIRABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
29222	FA/278/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF ICHHABEN, WD/O NARANBHAI BHIKABHAI,SHANTABEN D/O NARANBHAI BHIKHABHAI,HERIS OF SITABEN D/O NARANBHAIBHIKHABHAI ATUL PRABHU PANCHAL,SPECIAL LAND ACQUISITION OFFICER	

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29223	FA/279/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF DHANIBEN WD/O CHHITHUBHAI BHAGUDIYA,MANGUBEN CHITHIYABHAI VASAVA,KALIBEN JIBHAI VASAVA,BULIBEN VANCHABHAI VASAVA,SAROGHIBEN RAMOL VASAVA,SAVARIBEN CHITHIYABHAI,HEIR OF LATE CHAMPABEN CHITHIYABHAI,LAXMIBEN CHITHIYABHAI,SUMITRABEN PRITAMBHAI VASAVA,MIRABEN PRITAMBHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29224	FA/280/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS THAKORELAL HARGOVINDDAS,HEIR OF GIRIJABEN, WD/O THAKORE HARGOVIND,ANILKUMAR THAKORELAL,NAVINKUMAR THAKORELAL,SPECIAL LAND ACQUISITION OFFICER	
29225	FA/281/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	VASAVA MANGUBHAI KOYLABHAI,SPECIAL LAND ACQUISITION OFFICER	
29226	FA/282/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIR OF NANDUBEN WD/O AMARSINGH PUNIYABHAI VASAVA MALJIPURA,SPECIAL LAND ACQUISITION OFFICER	
29227	FA/283/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	VASAVA PRABHUBHAI KHATHARIYABHAI,SPECIAL LAND ACQUISITION OFFICER	
29228	FA/284/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHIMANBHAI THORIYABHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29229	FA/285/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	NAROTTAM KULJIBHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29230	FA/286/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	MOHAN CHITHABHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29231	FA/287/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF HARIBHAI DIPABHAI VASAVA,DAUGHTER MAKILIBEN HARIBHAI,SHANKARBHAI HARIBHAI,CHHITALIBEN, WD/O HARIBHAI,LAXMIBEN, DAUGHTER HARIBHAI DIPA,SPECIAL LAND ACQUISITION OFFICER	
29232	FA/288/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF DECD. BHIRIBEN NATHU-BHAI,NARHARI NATHUBHAI MODI,SHANMUKH NATHUBHAI MODI,SPECIAL LAND ACQUISITION OFFICER	
29233	FA/289/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF LADUBEN WD/O CHMBHIR-SINGH CHHITA BAVA,SPECIAL LAND ACQUISITION OFFICER	
29234	FA/290/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	PUSHPABEN D/O KESHAVLAL BHIBHABHAI,SPECIAL LAND ACQUISITION OFFICER	
29235	FA/291/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	JAGDISHCHANDRA AMRATLAL MODI,SPECIAL LAND ACQUISITION OFFICER	
29236	FA/292/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	PRAVINSINGH KHUMANSINGH,SPECIAL LAND ACQUISITION OFFICER	
29237	FA/293/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	LALIBEN WD/O KALUBHAI DEVA VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29238	FA/294/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	REVABEN WD/O CHANDUBHAI NATHA-BHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
29239	FA/295/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	MASURBHAI RUPLAHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29240	FA/296/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	NAGIN SARAGH VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29241	FA/297/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHHAVLIBEN CHEETHIYABHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29242	FA/298/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHIMANBHAI DEVABHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29243	FA/299/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	CHUNIYA BIJAL VASAVA,SPECIAL LAND ACQUISITION OFFICER	

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29244	FA/300/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF RAYSING LALABHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29245	FA/301/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	MAHEMUDMIYA AHMED SHAIKH,SPECIAL LAND ACQUISITION OFFICER	
29246	FA/302/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	ARVINDBHAI DAHYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29247	FA/303/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	PATEL RAMESHBHAI BHAGWANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29248	FA/304/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	CHIMANBHAI BHAGWANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29249	FA/305/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	PATEL PANNALAL MANGALDAS,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29250	FA/306/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	MANGALBHAI RANCHHODBHAI SINCE DECEASED,PANNALAL MANGALDAS,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR CHIRAG B PATEL
29251	FA/307/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	SUSHILABEN JETHABHAI SINCE DECEASED,SURYAKANT JETHABHAI,SHAKUNTALABEN JETHABHAI,DAXABEN JETHABHAI,RITABEN JETHABHAI,SMITABEN JETHABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR CHIRAG B PATEL
29252	FA/308/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	PATEL DINESHBHAI BHAGWANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29253	FA/309/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	CHHOTABHAI SHANKARBHAI, SINCE DECEASED,RATANBHAI CHHOTABHAI,THAKORBHAI CHHOTABHAI,SOMIBEN CHHOTABHAI,NARMADABEN CHHOTABHAI,URMILABEN CHHOTABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR CHIRAG B PATEL
29254	FA/310/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	DHULABHAI MULAJIBHAI, SINCE DECEASED THOROUGH HEIRS,DAHIBEN DHULABHAI MAKWANA,LALJIBHAI DHULABHAI MAKWANA,PASHIBEN DHULABHAI MAKWANA,BHIKHIBEN DHULABHAI MAKWANA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR CHIRAG B PATEL
29255	FA/311/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	KIRITBHAI HARMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29256	FA/312/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	LEGAL HEIRS OF DECEASED KASHIBEN ISHWARBHAI,MULIBEN GANESHBHAI VANKAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR CHIRAG B PATEL
29257	FA/313/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	AMBALAL MANGALDAS PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29258	FA/314/2010	23/02/2010	EXECUTIVE ENGINEER,	MS MAYA S DESAI	HIRABHAI RAMABHAI MAKWANA (ROHIT),SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR CHIRAG B PATEL
29259	FA/318/2010	26/09/2020	NEW INDIA ASSURANCE CO.LTD,	MR SUNIL B PARIKH	BHURARAMJI BHIKHMARAM JAAT,MOHANIDEVI BHURARAMJI JAAT,MUNNIDEVI RAJENDRA ALIAS SHETANARAM JAAT,HARJINDERSING BAVASING JAAT,REKHA VORA	,SERVED BY AFFIX. (R),MR.HIREN M MODI

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29260	FA/320/2010	20/03/2019	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MAHESHKUMAR K PAREKH SINCE DECD. THROUGH HEIRS,KOKILABEN WD/O MAHESHKUMAR KESHAVLAL PAREKH,HEMANG MAHESHKUMAR PAREKH,JANKI MAHESHKUMAR PAREKH,DEVSHI PREMJI BHANUSHALI,RAMESHBHAI BHOGILAL PARMAR,NATIONAL INSURANCE CO. LTD	,DELETED,RULE NOT RECD BACK,SERVED BY AFFIX. (R),MR MTM HAKIM,MS LILU K BHAYA
29261	FA/321/2010	20/03/2019	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	SOHANBHAI V DARJI SINCE DECD. THROUGH HEIRS,REKHABEN WD/O SOHANBHAI VENILAL DARJI,BHAGVATIBEN VENILAL DARJI,VENILAL SOMCHANDRA DARJI,KUMARI GOPIBEN SOHANLAL DARJI SINCE MINOR THROUGH,KUMARI ARTIBEN SOHANLAL DARJI SINCE MINOR THROUGH,DEVSHI PREMJI BHANUSHALI,RAMESHBHAI BHOGILAL PARMAR,NATIONAL INSURANCE CO. LTD	,DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR RAMNANDAN SINGH,MS LILU K BHAYA
29262	FA/323/2010	15/07/2010	BINABEN ASHWINKUMAR VYAS L.R.OF ASHWINKUMAR N VYAS,MAULIK ASHWINKUMAR VYAS THROUGH PETITIONER NO.1,SACHIN ASHWINKUMAR VYAS(MINOR)L.R.OF ASHWINKUMAR N VYAS	MR AMAR D MITHANI	YOGESHBHAI ARVINDBHAI JOSHI,NATIONAL INSURANCE COMPANY THROUGH DIVISIONAL MANAGER,KARMANBHAI HAMIRBHAI MORI,RANCHHODBHAI GOVINDBHAI MENDPARA (PATEL),ORIENTAL INSURANCE CO LTD THROUGH DIVISIONAL MANAGER,SHARDABEN NANALAL VYAS,NANALAL POPATLAL VYAS	NOTICE SERVED,MR SUNIL B PARIKH,MR RR TRIVEDI,MR BHAVESH P TRIVEDI,MS KARUNA V RAHEVAR
29263	FA/327/2010	18/01/2012	BHARATBHAI DHANJIBHAI SURATI,	MR UTKARSH R SHARMA	RESHMABEN D/O VALJIBHAI PREMABHAI PARMAR,HINAL BHARATBHAI SURTI'S THROUGH RESHMABEN D/O	NOTICE SERVED,MR NK MAJMUDAR,MR DIGVIJAY SISODIYA
29264	FA/330/2010	30/07/2015	BHAVNABEN W/O MANHARBHAI ISHWARBHAI LAD,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	MAHNARBHAI ISHWARBHAI LAD,	MR MUKESH N VAIDYA
29265	FA/332/2010	12/10/2010	JYOTSNABEN WD/O PRAVINBHAI CHATURBHAI PATEL,JANKIBEN D/O PRAVINBHAI CHATURBHAI PATEL,KRISHNABEN D/O PRAVINBHAI CHATURBHAI PATEL	HL PATEL ADVOCATES	JIGAR BHUPENDRABHAI PATEL,UNITED INDIA INSURANCE CO. LTD.	
29266	FA/333/2010	05/04/2010	AHMEDABAD MUNICIPAL TRANSPORT CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SOMIBEN NATUBHAI DANTANI THROUGH HEIRS,NATUBHAI JUHABHAI DANTANI (VAGHRI),DILIPBHAI NATUBHAI DANTANI (VAGHRI),MOHAMMEDYUNUS MOHAMMEDHUSSEN SHAIKH (CHALKE)	
29267	FA/336/2010	16/09/2010	RAFIK FRUIT CENTRE,	MR MC BHATT	M/S PAREKHS,	MR AMAR N BHATT
29268	FA/337/2010	16/02/2010	MAHVIRSING RAMSING RAJPUT,	(MR PARESH M DARJI)	JITUBHAI ANUBHAI,BHUKUBHAI P AGARWAL,UNITED INDIA INSURANCE COMPANY,MOHANBHAI KULSINGBHAI VAIDYA,ASHA HARDIPSING CHAVDA,UNITED INDIA INSURANCE COMPANY	
29269	FA/338/2010	02/05/2014	DHANJIBHAI SENDHABHAI VANKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMESHBHAI LAVJIBHAI THAKOR,SURESHKUMAR JAYANTILAL CHANDI,ORIENTAL INSURANCE CO.LTD	MS KARUNA V RAHEVAR,MR ANKIT SHAH
29270	FA/340/2010	28/07/2010	ANWARBHAI IQUBALBHAI MANSURI,	(MR PARESH M DARJI),MR RUTURAJ NANAVATI	GANCHI FARUK ISMAIL,SHAH DIPAKKUMAR CHANDULAL,ORIENTAL INSURANCE COMPANY	RULE SERVED,RULE UNSERVED
29271	FA/341/2010	18/02/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	KANJIBHAI REVABHAI SONARA,MALUBEN KANJIBHAI SONARA,SURESHBHAI BHIKHABHAI VEGAD,NEW INDIA INSURANCE COMPANY LTD	,(MR PARESH M DARJI)
29272	FA/342/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF CHUNIYA VALJI VASAVA,BHIKHA CHUNIYA,KANCHAN CHUNIYA,SHANTILAL CHUNIYA,GOKUL CHUNIYA,DHURIBEN CHUNIYA,SPECIAL LAND ACQUISITION OFFICER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29273	FA/343/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF GANPATSINH KALABAVA,RABHABBEB GANPATSINH YADAV,ANSUYABEN GANPATHSINH YADAV,SPECIAL LAND ACQUISITION OFFICER	
29274	FA/344/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS OF CHHITABHAI CHHAGANBH-AI VASAVA,KANCHANBHAI CHHITABHAI VASAVA,HARSINH CHHITABHAI VASAVA,RAVIYABHAI CHHITABHAI VASAVA,VIDURBHAI CHHITABHAI VASAVA,JANUBEN WD/O CHHITABHAI CHHAGANBHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29275	FA/345/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	PINYABHAI NARUBHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29276	FA/346/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	DAVALIBEN WD/O DEVALABHAI MOTIYABHAI,SPECIAL LAND ACQUISITION OFFICER	
29277	FA/347/2010	17/02/2010	MANAGING DIRECTOR,	NANAVATI ASSOCIATES	HEIRS JEEVIBEN D/O BAPUDIYA JORIYA VASAVA,MOHAN MANIYA VASAVA,KOYALA MANIYA VASAVA,SPECIAL LAND ACQUISITION OFFICER	
29278	FA/350/2010	19/02/2010	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	KUMARI BILVA KAMLESHKUMAR THAKER (MINOR) THROUGH KAMLESH,NARENDRABHAI RANCHODBHAI SOLANKI,RAMANLAL S PANCHAL	
29279	FA/351/2010	18/11/2016	CHANDRAKANTBHAI PRAHLADBHAI DECD. THRO' HEIRS,HEMANTBHAI CHANDRAKANTBHAI PATEL,ANITABEN D/O CHANDRAKNATBHAI PATEL AND W/O RAJENDRAKUMAR,POPATBHAI PRAHLADBHAI SINCE DECD.THROUGH HEIR,FALGUNIBEN D/O DECD.POPATLAL PRAHLADBHAI,REKHABEN BHANUPRASAD PATEL DECD. THRO' HEIRS,ARCHANABEN D/O REKHABEN BHANU-PRASAD PATEL AND W/O RAJNIKANT,DHARABEN D/O REKHABEN BHANU- PRASAD PATEL W/O SHREYASHKUMAR,BIJALBEN D/O REKHABEN BHANU- PRASHAD PATEL AND W/O JATIN-,CHINTANKUMAR S/O REKHABEN BHANUPRASHAD PATEL,HIMANSUBHAI S/O REKHABEN BHANUPRASAD PATEL	MR NV GANDHI	JAYKUMAR KHEMCHAND TEKCHANDANI,HARGOVIND CHELARAM AAYALANI,RAJKUMAR MADHAVDAS,ISHWARBHAI PARASRAM BAJAJ,JONY MADHAVDAS GANGWANI,KISHANCHAND NEHCHALDAS KATICHAR	(MR NIRAL R MEHTA),HARDIK D MEHTA
29280	FA/354/2010	19/02/2010	HIGESHGIRI GANESHGIRI GOSWAMI,	(MR KISHOR M PAUL)	SHREE NAROTAMBHAI N KORAT,NATIONAL INSURANCE CO LTD,PURSHOTTAMBHAI BADHAKBHAI PADALIA	
29281	FA/355/2010	22/02/2010	NEW INDIA ASSURANCE CO.LTD.,	MR KV GADHIA	MOHANBHAI RAGHURAM SUMBAD,KANJI LAKHMAN MATA	
29282	FA/356/2010	27/08/2010	UNITED INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHANDULAL MOHANBHAI SITAPARA,PRAFULBHAI DHUDABHAI PATEL,ORIENTAL INSURANCE CO.LTD.,DEPUTY EXECUTIVE ENGINEER,HITENDRASINH PRAVINSINH RANA,NEW INDIA ASSURANCE CO.,	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT),MR SUNIL B PARIKH,MR ANAL S SHAH
29283	FA/357/2010	27/08/2010	UNITED INDIA INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MATHURBHAI BECHARBHAI PANKHANIYA,PRAFULBHAI DHUDABHAI PATEL,ORIENTAL INSURANCE CO.LTD.,,DEPUTY EXECUTIVE ENGINEER,HITENDRASINH PRAVINSINH RANA,NEW INDIA ASSURANCE CO.	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT),MR SUNIL B PARIKH,MR ANAL S SHAH
29284	FA/358/2010	24/02/2010	ICICI LOMBARD GENERAL,	MR VIBHUTI NANAVATI	SUBHASHBHAI RAMASHISH KASVA (PAL),YADRAM SURESHBHAI SINCE DECD. THROUGH HEIRS,SURESHBHAI DEVAJI RAJPUT,SHYAMABEN SURESHBHAI RAJPUT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29285	FA/360/2010	12/04/2012	AKBARBHAI ALAMBHAI CHAUHAN HEIS OF ARIF AKBARBHAI CHAUHAN,JENUBEN AKBARBHAI CHAUHAN HEIR OF ARIF AKBARBHAI CHAUHAN	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOHIL NITENDRASINH SAJUBHA,YUNUS @ YUSUFBHAI HAJIBHAI CHANDESARA,NEW INDIA ASSURANCE CO.LTD,JOSHI RASIKLAL DINKARRAI,NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH,MR SHALIN N MEHTA
29286	FA/366/2010	22/02/2010	ORIENTAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GEN.,	MS KARUNA V RAHEVAR	MOHAMMAD ISMILEMIYAN MOHAMMAD VORA,HAFIZABHAI MOHAMMAD ISMILE VORA,KARIMBHAI ABDULBHAI VARDYA,IQBALHUSSAIN GULAMNABI KOLSAVALA	
29287	FA/368/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI RAMCHHOD,	(MR A J PATEL)
29288	FA/369/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERAMBHAI DADABHAI,	
29289	FA/370/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI RANCHHODBHAI,	
29290	FA/371/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURABHAI KANJIBHAI,NANUBHAI KANJIBHAI,VINUBHAI KANJIBHAI,JIVANBHAI KANJIBHAI	
29291	FA/372/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI RANCHHODBHAI,BHARATBHAI BALUBHAI,PARSHOTTAMBHAI PRAGJIBHAI,KANJIBHAI NARSINHBHAI	
29292	FA/373/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI RANSINGBHAI,	
29293	FA/374/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI JORUBHAI L.R.OF JORUBHAI TAPUBHAI,SAMJUBEN JORUBHAI L.R. OF JORUBHAI TAPUBHAI,LABHUBEN JORUBHAI L.R. OF JORUBHAI TAPUBHAI,SHANTUBEN JORUBHAI L.R. OF JORUBHAI TAPUBHAI,JAYABEN JORUBHAI L.R. OF JORUBHAI TAPUBHAI	
29294	FA/375/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI ARJANBHAI,	
29295	FA/376/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI VAGHJIBHAI PAGHDAL,	
29296	FA/377/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI VAGHJIBHAI PAGHDAL,	
29297	FA/378/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI VAGHJIBHAI PAGHDAL,	
29298	FA/379/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGUBHAI VISAMANBHAI KHUMAN L.R.OF VISAMANBHAI RAVATBHAI,	
29299	FA/380/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI JILUBHAI,	
29300	FA/381/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRJIBHAI KANJIBHAI RAMOLIYA'S THRO'POA BALUBHAI K RAMOLIYA,	MR NV GANDHI
29301	FA/382/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHABHAI GOKALBHAI,	MR NV GANDHI
29302	FA/383/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATIBEN KHIMABHAI L.R. OF KHIMABHAI NARANBHAI,GOKALBHAI KHIMABHAI L.R. OF KHIMABHAI NARANBHAI,JIVARAJBHAI KHIMABHAI L.R. OF KHIMABHAI NARANBHAI,RAMJIBHAI KHIMABHAI L.R.OF KHIMABHAI NARANBHAI,GOVABHAI KHIMABHAI L.R. OF KHIMABHAI NARANBHAI,SHANTUBEN KHIMABHAI L.R. OF KHIMABHAI NARANBHAI,SHIKHABEN KHIMABHAI L.R. OF KHIMABHAI NARANBHAI,NANDUBEN KHIMABHAI L.R. OF KHIMABHAI NARANBHAI	
29303	FA/384/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI PRAGAJIBHAI,	

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29304	FA/385/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI KADVABHAI,	
29305	FA/386/2010	16/04/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI DEVRAJBHAI,	MR NV GANDHI
29306	FA/388/2010	03/08/2015	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	GOVINDBHAI NANJIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER, (MR A J PATEL)
29307	FA/389/2010	13/06/2016	BHIKHABHAI MULUBHAI KACHHAD DECD. THRO' DIWALIBEN BHIKHABH,SONALBEN BHIKHABHAI KACHHAD,DHARMESHBHAI BHIKHABHAI KACHHAD,NITINBHAI BHIKHABHAI KACHHAD	MR TUSHAR L SHETH	VINODBHAI MOHANBHAI MEHTA,JAYESHBHAI MANISHANKAR PUROHIT,NATIONAL INSURANCE CO.LTD	RULE UNSERVED,MR NAGESH C SOOD
29308	FA/391/2010	13/07/2015	GUJARAT HOUSING BOARD,	MR SS BELSARE	STATE OF GUJARAT,SP. LAND ACQUISITION OFFICER,MADAN MOHANLAL HAVELI @ MOTI HAVELI, A-1614, JUNAGADH,	RULE SERVED,MS ANUJA S NANAVATI
29309	FA/392/2010	07/03/2012	MOHANBHAI SOMABHAI TALPADA,	MR.HIREN M MODI	SABBIRSHA MOHMADSHA DIWAN,THE NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHALIN N MEHTA
29310	FA/397/2010	09/12/2010	RAMESHBHAI PARASHOTTAMBHAI,JAYANTIBHAI PARASHOTTAMBHAI,SUSHILABEN D/O PARSHOTTAMBHAI BABARBHAI	MS TRUSHA K PATEL	BHAVIK MOHANBHAI,ASHOKKUMAR KANKUMAR,VANDANABEN ASHOKKUMAR,VISHNUBHAI KANKUMAR,SAROJBEN VISHNUBHAI,RAMAVTAR KANKUMAR,RANI RAMAVTAR,KANKUMAR KISHANGOPAL,SHARMISHTABEN D/O PARSHOTTAMBHAI BABARBHAI	RULE SERVED,MR BS PATEL,MR NISARG N TRIVEDI
29311	FA/401/2010	19/04/2010	KUWARSINH RAIJIBHAI PARMAR,AMRUTABEN KUWARSINH RAIJIBHAI PARMAR	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SANJAYBHAI KISHANBHAI RANA,KAILASHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS (NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDBHAI GABHAVALA, (DELETED AS PER HON',ORIENTAL INSURANCE CO. LTD.	,NOTICE SERVED BY DS,DELETED,MR HM PARIKH,MR RASESH H PARIKH
29312	FA/402/2010	19/04/2010	DIVABEN MANABHAI SHANHARBHAI PARMAR,TARABEN SHANKARBHAI PARMAR .	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SANJAYBHAI KISHANBHAI RANA,KAILSHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS (NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDLAL GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29313	FA/403/2010	19/04/2010	DANABHAI GAMIRBHAI PARMAR,JAMANBEN DANABHAI GAMIRBHAI PARMAR,RAMSINH DANABHAI,INDIRABEN DANABHAI	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHIA RANA,SANJAYBHAI KISHANBHAI RANA,KAILSHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS (NOTICE TO BE SERVED THRUGH,MANIBHAI BECHAAARBHAI PATEL,DIPAKKUMAR GOVINDLAL GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29314	FA/404/2010	19/04/2010	PRABHATBHAI CHATURBHAI PARMAR,ARAJANBHAI CHATURBHAI PARMAR,ARVIND UDESINH BIN CHATURBHAI	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HIERS,SUDHBEN KISHANBHAI RANA,SANJSYBHAI KISHANBHAI RANA,KAILASHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDLAL GABHAVALA(DELETD AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29315	FA/405/2010	19/04/2010	RAMANBHAI RAIJIBHAI PARMAR,	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SAJAYBHAI KISHANBHAI RANA,KAILSHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDLAL GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29316	FA/406/2010	19/04/2010	BABLIBEN DHAYABHAI GAMIRBHAI,	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SANJAYBHAI KISHANBHAI RANA,KAILASHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDLAL GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29317	FA/407/2010	19/04/2010	RAMESHBHAI SHANABHAI VALAND,TARABEN RAMESHBHAI VALAND,PUSHPABEN RAMESHBHAI VALAND,SUMITRABEN RAMESHBHAI VALAND,HARSHADKUMAR RAMESHBHAI VALAND,MAHENDRAKUMAR RAMESHBHAI VALAND	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SANJAYBHAI KISHANNBHAI RANA,KAILASHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDBHAI GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29318	FA/408/2010	19/04/2010	TINABEN BHIJIBHAI PARMAR,	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SANJAYBHAI KISHANBHAI RANA,KAILASHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDLAL GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29319	FA/409/2010	19/04/2010	REVABEN KHATUBHAI PARMAR,	MR MURALI N DEVNANI	KISHANBHAI AMBALAL RANA SINCE DIED HIS LEGAL HEIRS,SUDHABEN KISHANBHAI RANA,SANJAYBHAI KISHANBHAI RANA,KAILASHBEN KISHANBHAI RANA,RANCHHODRAI PULSE MILLS NOTICE TO BE SERVED THROUGH,MANIBHAI BECHARBHAI PATEL,DIPAKKUMAR GOVINDBHAI GABHAVALA(DELETED AS PER HON'BLE CT'S,ORIENTAL INSURANCE CO. LTD.	,DS AFF.NOT FILED (N),DELETED
29320	FA/410/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI BIJALBHAI THROUGH HEIRS,BADHARBHAI MATHURBHAI,VAJESINH MATHURBHAI	,RULE SERVED,MR VIJAY N RAVAL
29321	FA/411/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAIJIBHAI PUNABHAI & OTHERS,	RULE SERVED
29322	FA/412/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUKHALI WD/O HATHI THROUGH HEIRS,SHANTABEN PUNABHAI BARIA,HIMMATBHAI PUNABHAI BARIA	,RULE SERVED
29323	FA/413/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI JITABHAI & OTHERS,	RULE SERVED
29324	FA/414/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKHJIBHAI SAIBABHAI & OTHERS,	MR VIJAY N RAVAL
29325	FA/415/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI TEETABHAI,	RULE SERVED
29326	FA/416/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATSINH BAPUBHAI,	RULE SERVED
29327	FA/417/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI CHHAGANBHAI,	RULE SERVED
29328	FA/418/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARIA TERSINH SAIBABHAI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29329	FA/419/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALSUKHBHAI KHEMABHAI THROUGH THROUGH HEIRS,TERSINH DALSUKHBHAI THROUGH HEIR,ROOPSINH TERSINH	,RULE SERVED
29330	FA/420/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARVATSINH KALUSINH,	RULE SERVED
29331	FA/421/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIRBHAI MAGANBHAI,	RULE SERVED
29332	FA/422/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHABHAI CHHAGANBHAI THROUGH HEIRS,KALSINH VAGHABHAI THROUGH HEIRS,SHANABHAI KALSINH,BHAVINBHAI KALSINH	,RULE SERVED
29333	FA/423/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABIRBHAI BAPUBHAI THROUGH HEIRS,BADHARBHAI SABURBHAI,KALUBHAI SABURBHAI,GOKALBHAI SABURBHAI THROUGH HEIRS,ROOPSINH GOKALBHAI BARIA,NARVATBHAI GOKALBHAI BARIA,JASWANTBHAI GOKALBHAI BARIA,SAWANBHAI GOKALBHAI BARIA	,RULE SERVED
29334	FA/424/2010	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUSINH WAGHABHAI,	RULE SERVED
29335	FA/425/2010	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSINH MOTIBHAI THROUGH HEIRS,DANSINH KHUMANSINH BARIA,BHARATSINH KHUMANSINH BARIA,ABHESINH KHUMANSINH BARIA,RAISINH KHUMANSINH BARIA,SHIVSINH KHUMANSINH BARIA	,RULE SERVED
29336	FA/428/2010	22/09/2010	ELECTRO TRADEMARK THRO' ARVINDBHAI ARJANBHAI GAJERA,	MR KETAN D SHAH	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,REGIONAL MANAGER G.I.D.C.	
29337	FA/429/2010	12/07/2010	JAYANTILAL DEVCHAND,	MR KETAN D SHAH	GUJARAT ELECTRICITY BOARD,	
29338	FA/430/2010	23/02/2010	ORIENTAL INSURANCE COMPANY LTDTHRO'ITS MANAGER(HUB),	MR VASANTS SHAH	MAYORKUMAR RAJUBHAI PARMAR DECEASED,BHAGWATIBEN RAJUBHAI PARMAR THRO'KIRTIBEN RAVJIBHAI PARMAR,KHUSHBUBEN RAJUBHAI PARMAR THRO'KIRTIBEN RAVJIBHAI PARMAR,TUSHARKUMAR RAJUBHAI PARMAR THRO'KIRTIBEN RAVJIBHAI PARMAR,ABDULBHAI ABRAHIMBHAI KHUMAN,SIRAJBHAI MANSURALI HALANI,SUBHASHBHAI VASRAMBHAI PANKHALIA,MOHBATSINH CHANDUBHA PARMAR,PANKAJBHAI MAHESHCHANDRA	,MR TUSHAR L SHETH
29339	FA/436/2010	31/07/2015	SHANTILAL DAHYABHAI BHALIA,JALIBEN SHANTILAL BHALIA,HASMUKHBHAI SHANTILAL BHALIA	MR.HIREN M MODI	GHANSHYAMSINH SHANKARSINH RAJPUT,GOODS INDIA CARRIER,UNITED INDA INSURANCE CO.LTD	RULE SERVED,MR PALAK H THAKKAR
29340	FA/437/2010	23/11/2013	STATE OF GUJARAT THROUGH ADDL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANANTBHAI RAMESHBHAI,	MR DEVAN PARIKH,MR NV GANDHI
29341	FA/438/2010	25/02/2010	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECEASED BABUBHAI PREMJIBHAI SINGAL,RAKESH S/O. BABUBHAI SINGAL (MINOR) THRO'SAVITABEN W/O. BA,SEJALBEN D/O. BABUBHAI SINGAL (MINOR) THRO'SAVITABEN W/O.,KALIDAS VRAJLAL GADHIYA	
29342	FA/441/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMAJI MOHANJI THAKORE,	MR AV PRAJAPATI
29343	FA/442/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAMBHAI MOHANJI THAKORE @ SHRI AMAJI MOHANJI THAKER,	RULE SERVED
29344	FA/443/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFAJI FULAJI THAKORE,	RULE SERVED
29345	FA/444/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI JOITARAM PATEL,	RULE SERVED
29346	FA/445/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIRJI RAVAJI RATANJI THAKORE,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29347	FA/446/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI SOMABHAI PATEL,	RULE SERVED
29348	FA/447/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIJI VELAJI THAKORE,CHHAGANJI CHENAJI THAKORE,RATIJI VARVAJI THAKORE,MATHURJI CHENAJI THAKORE	RULE SERVED
29349	FA/448/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHARAJI BADSANGJI THAKORE,	RULE SERVED
29350	FA/449/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHANAJI DHULAJI THAKORE,	RULE SERVED
29351	FA/450/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENDHAJI LILAJI THAKORE,	RULE SERVED
29352	FA/451/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARGOVANBHAI RANCHHODBHAI AS L.R.OF RANCHHODBHAI H VANKAR,	RULE SERVED
29353	FA/452/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBEN NARANBHAI SOLANKI & ARVINDBHAI NARANBHAI SOLANKI,	RULE SERVED
29354	FA/453/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHJI LILAJI JIVAJI THAKORE,	RULE SERVED
29355	FA/454/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVAJI JAVANJI MOHANJI THAKORE AS POA OF,	RULE SERVED
29356	FA/455/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJUJI BHIKHAJI SOMAJI THAKORE,	RULE SERVED
29357	FA/456/2010	09/09/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI REVABHAI PATEL,	MR AV PRAJAPATI
29358	FA/457/2010	09/09/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI KHEMABHAI PATEL,	RULE SERVED
29359	FA/458/2010	09/09/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMABHAI LILABHAI DESAI,	RULE SERVED
29360	FA/459/2010	09/09/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALJIBHAI SANKHABHAI RABARI,	RULE SERVED
29361	FA/460/2010	09/09/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JATANBEN JIVRAJBHAI RABARI,	RULE SERVED
29362	FA/461/2010	09/09/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIBHAI CHEHARBHAI RABARI,	RULE SERVED
29363	FA/462/2010	01/05/2014	JASWANTSINH RAMSINH RATHOD,SURYABEN W/O JASWANTSINH RAMSINH RATHOD	MR MAKBUL I MANSURI	RAKESHBHAI AMARSINH PUVAR,MAHENDRABHAI DARJANSINH PUVAR,THE ORIENTAL INSURANCE CO LTD	RULE SERVED,MS KARUNA V RAHEVAR
29364	FA/463/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GUJARAT NARMADA VALLEY,	RULE SERVED
29365	FA/464/2010	26/02/2010	THE NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	HEIRS OF LEGAL DECEASED RAFIQBHAI MUSABHAI JUNEJA,KHUSHBUBEN RAFIQBHAI JUNEJA,ARMAN RAFIQBHAI JUNEJA,FARIDABEN MUSABHAI JUNEJA,BIBIBEN MUSABHAI JUNEJA,TAHIRMIYA SAJIDMIYA KADRI,MAHAVIRSINH HARUBHA WAGHELA	,MR VIMAL A PUROHIT
29366	FA/468/2010	26/02/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARJANBHAI BACHUBHAI MOLIYA,UMIYABHAI PUNUSWAMI MADRASI,ANJLIBEN UMIYABHAI MADRASI,SHAKTIVEL UMIYABHAI MADRASI,RADHABEN UMIYABHAI MADRASI,MINOR RAJKUMARI UMIYABHAI MADRASI, THHROUGH ANJLIBEN UMIYA	
29367	FA/470/2010	26/02/2010	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	JAYANTIBHAI MAFATBHAI SARANIYA,KOKILABEN JAYANTIBHAI SARANIYA,PINAL JAYANTIBHAI SARANIYA,PRAKASHBHAI MAHENDRABHAI KOSIYA,MANSUKHBHAI JAMNADAS NATHWANI	

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29368	FA/473/2010	22/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ABDULBHAI IBRAHIMBHAI SINDHA,AKBARBHAI BHIKHABHAI CHAUHAN,KANUBHAI BHAILALBHAI SOLANKI,HARICHARAN MANORILAL GUPTA,SAMIR GULAMBHAI SINDHA THROUGH LEGAL HEIRS,GULAMBHAI CHHATRASINH SINDHA,BANUBEN GULAMBHAI SINDHA	,RULE SERVED,MR.HIREN M MODI
29369	FA/475/2010	26/02/2010	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MOHANBHAI PARSHOTAMBHAI CHAKLASIYA,DRIVER OF MARUTI CAR DECLARED DEAD,VIRAJBHAI PRAVINBHAI CHAKLASIYA	
29370	FA/476/2010	22/06/2015	GARRISON ENGINEERS AIR FORCE,RATHOD MANOHARSINH HIRSINH	(MR HM PRACHCHHAK),MR IH SYED	REVABEN W/O RATILAL MULCHANDBHAI,MANOJ RATILAL PATEL,YOGINA D/O RATILAL MULCHANDBHAI PATEL,SAMIR RATILAL PATEL,NATIONAL INSURANCE CO.	NOTICE SERVED,RULE SERVED,MR JM BAROT,MR SUNIL B PARIKH,(MR MAULIK J SHELAT)
29371	FA/477/2010	22/06/2015	GARRISON ENGINEERS AIR FORCE,RATHOD MANOHARSINH HIRSINH	MR IH SYED,MR NISHANT LALAKIYA	SAMIR RATILAL PATEL,	MR JM BAROT
29372	FA/478/2010	22/06/2015	GARRISON ENGINEERS AIR FORCE,RATHOD MANOHARSINH HIRSINH	MR IH SYED,MR NISHANT LALAKIYA	JAL S/O PANKAJKUMAR VIRCANDBHAI PATEL,YOGINA D/O RATILAL MULCHANDBHAI PATEL,SAMIR RATILAL PATEL,NATIONAL INSURANCE CO.	NOTICE SERVED,RULE SERVED,MR JM BAROT,MR SUNIL B PARIKH,(MR MAULIK J SHELAT)
29373	FA/479/2010	22/06/2015	GARRISON ENGINEERS AIR FORCE,RATHOD MANOHARSINH HIRSINH	(MR HM PRACHCHHAK),MR IH SYED	YOGINA D/O RATILAL MULCHANDBHAI PATEL,SAMIR RATILAL PATEL,NATIONAL INSURANCE CO	RULE SERVED,MR JM BAROT,MR SUNIL B PARIKH
29374	FA/480/2010	03/03/2010	JAGDISHBHAI RATIBHAI PARMAR,RATIBHAI BECHARBHAI PARMAR,DEVKUNVARBEN RATIBHAI PARMAR	MR MP SHAH,MS. KRUTI M SHAH	NAYNABEN W/O JAGDISHBHAI RATIBHAI PARMAR,	MR MUKESH N PANDIT
29375	FA/484/2010	02/05/2014	GUJARAT STATE ROAD TRANSPORT COPORATION,	MR HS MUNSHAW	NARESHKUMAR JETHALAL PATEL,GOPALSINH SAVATSINH RAVA,M/S ARBUDA TRANSPORT CO.,ORIENTAL INSURANCE CO. LTD,PATEL VALLABHBHAI NATHALAL	RULE SERVED,RULE SERVED BY DS,MS KARUNA V RAHEVAR
29376	FA/485/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MAFATBHAI JETHABHAI RABARI,MALJIBHAI RABARI,ISHWARBHAI JETHABHAI RABARI	MR AV PRAJAPATI
29377	FA/486/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KAMSIBHAI SARTANBHAI RABARI,	MR AV PRAJAPATI
29378	FA/487/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MOHANBHAI SARTANBHAI DESAI,	MR AV PRAJAPATI
29379	FA/488/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ISHWARBHAI SARTANBHAI RABARI THROUGH L.R.,SARTANBHAI KALABHAI RABARI	,RULE SERVED
29380	FA/489/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VASHIBHAI MALJIBHAI RABARI,	RULE SERVED
29381	FA/490/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	MALJIBHAI JETHABHAI RABARI,	RULE SERVED
29382	FA/491/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VIRAMBHAI KAMSIBHAI RABARI,	MR AV PRAJAPATI
29383	FA/492/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SARTANBHAI BHAGAWANBHAI RABARI THROUGH L.R.,VIRAMBHAI SARTANBHAI RABARI,JAYRAMBHAI SARTANBHAI RABARI,AMRATBHAI SARTANBHAI RABARI,RUGHNATHBHAI SARTANBHAI RABARI,JIVATBEN SARTANBHAI RABARI	,RULE SERVED
29384	FA/493/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	BHIKHABHAI MALJIBHAI RABARI,	MR AV PRAJAPATI

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29385	FA/494/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DAJIBHAI MALJIBHAI RABARI,	MR AV PRAJAPATI
29386	FA/495/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	JIVRAJBHAI MALJIBHAI RABARI,	MR AV PRAJAPATI
29387	FA/496/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VASHIBHAI MALJIBHAI RABARI,	MR AV PRAJAPATI
29388	FA/497/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	NARANBHAI HARJIBHAI RABARI,	MR AV PRAJAPATI
29389	FA/498/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	CHEHARBEN SAVJIBHAI RABARI,MANUBHAI SAVJIBHAI RABARI	MR AV PRAJAPATI
29390	FA/499/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRABHATBHAI VASIBHAI RABARI,	MR AV PRAJAPATI
29391	FA/500/2010	17/09/2010	STATE OF GUJARAT,THROUGH SPECIAL LAND ACQUISITION OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	VASHIBHAI SANKHABHAI RABARI,THROUGH L.R.,TALJABHAI VASHIBHAI RABARI	,RULE SERVED
29392	FA/501/2010	10/07/2015	ORIENTAL INSURANCE COMPANY LIMITED,	MR RAJNI H MEHTA	SUNILBHAI JIVANBHAI KINARIVALA THRO' DAXABEN KINARIVALA,VIJAYKUMAR SUMANSINH RAJPUT THROUGH,VIRENDRASINH (DELETED AS PER HON'BLE CT'S,LOVE SHARADBHAI KINARIWALA,ORIENTAL INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR BHARAT JANI
29393	FA/503/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT JIVA LAKHA THROUGH HEIRS,RUDIBEN JIVABHAI,BHIMALAKHA THROUGH HEIRS,DHIRUBHAI BHIMABHAI,DILIPBHAI BHIMABHAI,SANJAYBHAI BHIMABHAI,DEVUBEN BHIMABHAI,REKHABEN BHIMABHAI,LABHUBEN BHIMABHAI,BHANUBHAI BHIMABHAI THROUGH HEIRS,MINOR SANGITA BHANUBHAI THROUGH GUARDIAN NANDUBEN BHAN,MINOR CHANDRIKABEN BHANUBHAI,NANDUBEN BHANUBHAI	,NOTICE SERVED,MR NITIN M AMIN
29394	FA/504/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHALAL BHOVANBHAI,JIVUBEN BHOVANBHAI	NOTICE SERVED,MR NITIN M AMIN
29395	FA/505/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHALAL BHOVANBHAI,	MR NITIN M AMIN
29396	FA/506/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT MULUBHAI VASHRAMBHAI,	MR NITIN M AMIN
29397	FA/507/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI SAMATBHAI THROUGH HEIRS,ARJANBHAI KHIMABHAI,BHIMABHAI KHIMABHAI,GOVINDBHAI KHIMABHAI	,NOTICE SERVED,MR NITIN M AMIN
29398	FA/508/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI ARJANBHAI,	NOTICE SERVED
29399	FA/509/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT PARSHOTTAMBHAI NARANBHAI,	MR NITIN M AMIN
29400	FA/510/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARBHESHANKAR DAMJIBHAI,	MR NITIN M AMIN
29401	FA/511/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI KARSHANBHAI,LAXMANBHAI KARSHANBHAI,DUDHIBEN KARSHANBHAI	NOTICE SERVED,MR NITIN M AMIN
29402	FA/512/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIKBHAI SAVJIBHAI,	MR NITIN M AMIN
29403	FA/513/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT GOVABHAI HAMIRBHAI,	MR NITIN M AMIN
29404	FA/514/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NITINBHAI RAMNIKBHAI,	MR NITIN M AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29405	FA/515/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAMABHAI JADAVBHAI,	MR NITIN M AMIN
29406	FA/516/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI JIVABHAI THROUGH HEIRS,BHARATBHAI BHANABHAI,MOHANBHAI BHANABHAI,VALLABHBHAI BHANABHAI,LAKHUBEN BHANABHAI	,NOTICE SERVED,UNSERVED EXPIRED (R),MR NITIN M AMIN
29407	FA/517/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT VIRJIBHAI KHIMABHAI,	MR NITIN M AMIN
29408	FA/518/2010	11/03/2019	DIPTIBEN WD/O HIMANSHU P DAVE,PANKTIBEN DAVE (MINOR),CHINTAN DAVE (NINOR),PRAHLADBHAI VANIBHAI DAVE,GITABEN PRAHLADBHAI DAVE	MR ASHUTOSH R BHATT,MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAMESHBHAI RAJABHAI THAKOR,DAHYABHAI KOLIDAS PATEL,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR NILESH M SHAH,MR SANDIP C SHAH
29409	FA/520/2010	26/02/2010	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ABBA AHMEDBIN UMARBIN ARAB,BATULBEN ABBA AHMEDBIN ARAB,HAFIZABEN ABBA AHMEDBIN ARAB,KULSUM ABBA AHMEDBIN ARAB,JENAMBEN ABBA AHMEDBIN ARAB,NAFISABEN ABBA AHMEDBIN ARAB,HUSHAIN ABBA AHMEDBIN ARAB,STATE OF GUJARAT,SUPERINTENDENT OF POLICE	,MR PREMAL S RACHH
29410	FA/521/2010	12/03/2010	ADDL. SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MONABEN WD/O PARSOTAM GOVINDBHAI SINCE DIED HEIRS,VIDHYABEN PARSOTAMBHAI BAROT DAUGHTER OF DECD.MENABEN,JAYADEVBHAI NATHABHAI SOMABHAISINCE DIED HIS LEGAL HEIRS,BHAGVATBHAI JAYDEVBHAI SON,RAJUBHAI JAYDEVBHAI SON,GHANSHYAMBHAI JAYDEVBHAI SON,RAJNIKANT JAYDEVBHAI SON,JASIBEN JAYDEVBHAI DAUGHTER,REKHABEN JAYDEVBHAI DAUGHTER,GOVINDBHAI NATHABHAI SOMABHAI,ARUNBHAI NATHABHAI	,MR YATIN SONI,MR HITESH B PATEL
29411	FA/522/2010	21/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL JIVRAMDAS PATEL,	MR AV PRAJAPATI
29412	FA/523/2010	15/07/2010	ICICI LOMBARD GENERAL INS. CO. LTD.,	MR VIBHUTI NANAVATI	KASAM NURMAMAD TRAYA,MAHMAD HANIF NORMAMAD BAFAN	NOTICE SERVED,MR.HIREN M MODI
29413	FA/524/2010	01/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED, BHARUCH,	MR VIBHUTI NANAVATI	RADHESHYAM HARIRAM KOLI,AJMATALI AHMEDALIKHAN,VATSLABAI WIDOW OF SANTOSHKUMAR BHILA @ MOHAN SAPKAL,POPAT SANTOSHKUMAR SAPKAL MEHUL PRAFULLBHAI PATEL,YOGESH SANTOSHKUMAR SAPKAL (MINOR) THROUGH VATSLABAI WD/O	RULE NOT RECD BACK,MR MTM HAKIM
29414	FA/526/2010	04/03/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	MODERN CONSTRUCTION CO.PVT.LTD,	MR GT DAYANI
29415	FA/527/2010	04/03/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	MODERN CONSTRUCTION CO.PVT.LT D.,,	MR GT DAYANI
29416	FA/530/2010	19/12/2013	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	KALABHAI DEVABHAI PRAJAPATI,SURSINH BHAVANBHAI ZALA,SHIVABHAI BACHUBHAI THROUGH LEGAL HEIRS,BACHUBHAI BHIKHABHAI SARVAIYA (DELETED),BALUBEN BACHUBHAI SARVAIYA,LABHUBEN SHIVABHAI SARVAIYA,NAYNA SHIVABHAI SARVAIYA,MAHESH SHIVABHAI SARVAIYA,KANABHAI SHIVABHAI SARVAIYA,ASHABEN SHIVABHAI SARVAIYA,SANGITABEN SHIVABHAI SARVAIYA	,DELETED,RULE SERVED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHWAS S DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29417	FA/531/2010	19/12/2013	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	KALABHAI DEVABHAI PRAJAPATI,SURSINH BHAVANBHAI ZALA,KESHUBHAI MITHABHAI THROUGH LEGAL HEIRS,MITHABHAI MAVJIBHAI VEGAD,OVIBEN MITHABHAI VEGAD,JAMUBEN KESHUBHAI VEGAD,ANAND KESHUBHAI VEGAD	,DELETED,RULE SERVED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHWAS S DAVE
29418	FA/532/2010	19/12/2013	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	KALABHAI DEVABHAI PRAJAPATI,SURSINH BHAVANBHAI ZALA,NAJABHAI CHHAGANBHAI THROUGH LEGAL HEIRS,CHHAGANBHAI BHAVANBHAI MAKWANA,MAHADEVBHAI CHHAGANBHAI MAKWANA,BALDEVBHAI CHHAGANBHAI MAKWANA	,DELETED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHWAS S DAVE
29419	FA/533/2010	19/12/2013	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	KALABHAI DEVABHAI PRAJAPATI,SURSINH BHAVANBHAI ZALA,HARIBHAI MITHABHAI THROUGH LEGAL HEIRS,MITHABHAI MAVJIBHAI VEGAD,OTIBEN MITHABHAI VEGAD,KASTURBEN HARIBHAI VEGAD,BHAVNA HARIBHAI VEGAD,JEKIBEN HARIBHAI VEGAD,RAMILABEN HARIBHAI VEGAD,SHOBHNA HARIBHAI VEGAD,PANCHIBEN HARIBHAI VEGAD	,DELETED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHWAS S DAVE
29420	FA/534/2010	19/12/2013	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	KALABHAI DEVABHAI PRAJAPATI,SURSINH BHAVANBHAI ZALA,KARSANBHAI BHUDARBHAI THROUGH LEGAL HEIRS,BHUDARBHAI VASHRAMBHAI BARAIYA,SAMYUBEN BHUDARBHAI BARAIYA,DAVUBEN KARSANBHAI BARAIYA,REKHABEN KARSANBHAI BARAIYA,RAJUBHAI KARSANBHAI BARAIYA,LALIBEN KARSANBHAI BARAIYA	,NOTICE SERVED,DELETED,RULE SERVED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHWAS S DAVE
29421	FA/535/2010	19/12/2013	NEW INDIA ASSURANCE,	MR VIBHUTI NANAVATI	KALABHAI DEVABHAI PRAJAPATI,SURSINH BHAVANBHAI ZALA,PANCHABHAI RAVJIBHAI THROUGH LEGAL HEIRS,HALVIBEN RAVJIBHAI CHUDASMA,LILUBEN PANCHABHAI CHUDASMA,HIMAT PANCHABHAI CHUDASMA,MANJUBEN PANCHABHAI CHUDASMA,LAKHMANBHAI PANCHABHAI CHUDASMA,MAYABEN PANCHABHAI CHUDASMA	,DELETED,RULE SERVED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHWAS S DAVE
29422	FA/536/2010	15/03/2016	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	B J CHAUHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,VINAY AGENCIES PROPRIETOR UMAR FAROKH MUSA CH,SIRAJ AIYUB PATEL	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS KIRAN D PANDEY
29423	FA/537/2010	15/03/2016	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	B J CHAUHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION,VINAY AGENCIES PROPRIETOR UMAR FAROKH MUSA CHAND,AFZAL ISMAIL DARSOT	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MS KIRAN D PANDEY
29424	FA/538/2010	04/03/2010	NEW INDIA ASSURANCE CO.LTD,	(MR HASMUKH THAKKER)	DILIPBHAI BHIKHABHAI THAKKER,YUSUFKHAN PIRUKHAN KHOKHAR,MADHUBIL WD/O. AND LEGAL HEIR OF LALKRISHNA PURSHOTTAMKRISHN	
29425	FA/539/2010	27/06/2011	RONAK PRINTS (PRIVATE) LTD,	(MR BR GUPTA),MR VIVEK B GUPTA	UNION BANK OF INDIA,	MS NALINI S LODHA
29426	FA/541/2010	12/04/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	JANUBHAI DEVSINGBHAI BARDE,DILIPBHAI BUDHIYABHAI SHENDE,SAIYEDBHAI RASULBHAI AAGEVAN	RULE SERVED,MR ADIL R MIRZA
29427	FA/543/2010	03/12/2010	NEW MINI PHARMA THROUGH IT'S PROPRIETOR MAULES,	MR NM KAPADIA	LIPI COMPUTER GRAPHIC DESIGNERTHROUGH OWNER VIJAYBHAI PATEL,	MR GAURAV CHUDASAMA

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29428	FA/545/2010	12/03/2013	KESHAVLAL RAICHANDBHAI VALAND,JAMNADAS KESHAVLAL,RAMANLAL KESHAVLAL,KANTABEN KESHAVLAL,NARMADABEN KESHAVLAL,LILABEN KESHAVLAL,PUSHPABEN KESHVALAL,LAXMIBEN KESHAVLAL,KAMLESHKUMAR AMBALAL VALAND	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29429	FA/546/2010	12/03/2013	PRAJAPATI VISABHAI NATHABHAI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29430	FA/547/2010	12/03/2013	RAMANPURI BHAGVANPURI BAVA,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29431	FA/548/2010	12/03/2013	PRAJAPATI PUNJABHAI JETHABHAI,RAMANBHAI PUNJABHAI PRAJAPATI,DAHYABHAI PUNJABHAI PRAJAPATI,KASHIBEN PUNJABHAI PRAJAPATI,SURAJBEN PUNJABHAI PRAJAPATI,MANILAL PUNJABHAI PRAJAPATI	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29432	FA/549/2010	12/03/2013	SHARDABEN KACHRABHAI PRAJAPATITHRO' POWER OF ATTORNEY HOLDER,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29433	FA/550/2010	12/03/2013	THAKORE KANAJI SHAKRAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29434	FA/551/2010	12/03/2013	BALDEVBHAI AMBALAL PRAJAPATI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER & DEPUTY MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
29435	FA/553/2010	22/02/2012	IFFCO-TOKIO GEN INS CO LTD,	MR AJAY R MEHTA	HEMLATABEN HASMUKH DARJI,MADHUBEN HASMUKH DARJI,PRITIBEN HASMUKH DARJI,GODAVARI VELJI DARJI,SHAMJI DHARSHI NANJAR,MAHENDRABHAI MULJIBHAI GOR,UNITED INDIA ASSURANCE CO LTD,RAJAK ALIAS AKBAR JAFAR CHAKI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
29436	FA/554/2010	22/04/2014	JHALA BHAVNABEN AJITSINH,	MR SANDIP C SHAH	AMITBHAI CHIMANBHAI PATEL,CHIMANBHAI D PATEL SINCE DECD. THROUGH HEIRS,AMITBHAI CHIMANBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,VIKRAJ SUHAS GODSE C/O KRUNAL D AMIN,NATIONAL INSURANCE COMPANY LIMITED	,SERVED BY AFFIX(N),RULE SERVED,MR MEHUL SHARAD SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR
29437	FA/557/2010	10/03/2010	NITNBHAI GORDHANBHAI PADARIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	ARVINDABEN KARSHANBHAI BHANDERI,	
29438	FA/562/2010	15/03/2012	ORIENTAL INSURANCE CO LTD,,	MR ANAL S SHAH	MANJULABEN BABUBHAI PAREKH,BABUBHAI BHIKHABHAI PAREKH	RULE SERVED,MR.HIREN M MODI
29439	FA/563/2010	19/03/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHAGWANDAS KANJIBHAI VANKAR C/O VINUBHAI BHAGWANBHAI VANKA,SOMABHAI CHANDUBHAI PADHIYAR	MR MTM HAKIM,MR SHAILESH C SHARMA
29440	FA/565/2010	13/07/2010	PITAMBHAR TOLARAM SINDHI,	MR.HIREN M MODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,ISABHAI JAFARBHAI SAIYAD	,MS KIRAN D PANDEY
29441	FA/567/2010	13/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	WIDOW HAMSABEN INDRAVADAN PANCHAL,ROMABEN INDRAVADAN PANCHAL,DIPEN INDRAVADAN PANCHAL,BHAVERLAL PATRAM BISNOI	DS AFF.NOT FILED (N),MR MTM HAKIM
29442	FA/568/2010	20/03/2012	SAPNA RAMESHCHANDRA TRIVEDI W/O DARSHAN JANAKBHAI JOSHI,	MR MANAN A SHAH	DARSHAN JANAKBHAI JOSHI,	MR UTPAL M PANCHAL

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29443	FA/569/2010	06/07/2015	THE NEW INDIA ASSURACE CO LTD,	MR SUNIL B PARIKH	MADHUBEN JAYANTIBHAI MEHTA,PURVI JAYANTIBHAI MEHTA,SHAMA JAYANTIBHAI MEHTA,PARBHAT @ PALA DANA RABARI,RAVA LAKHMIR RABARI	MR MEHUL S SHAH,(MR SURESHM SHAH)
29444	FA/570/2010	22/06/2010	NEW INDIA ASSURANCE CO.LTD,	MR SUNIL B PARIKH	KISHORKUMAR CHHAGANBHAI VAGHASIYA,LALJI RANABHAI RATHOD,VIJABHAI RAJSHIBHAI ODEDARA	,MR TUSHAR L SHETH
29445	FA/575/2010	19/03/2010	NAVBHARAT INTERNATIONAL LIMITED,	MS PAURAMI B. SHETH	CARGO ON BOARD M.V. AMITEES,MOHSEN LINE GENERAL TRADING, LLC,KANDLA PORT TRUST,MASTER, M.V. AMITEES	RULE SERVED BY DS,RULE UNSERVED,MR PR NANAVATI
29446	FA/578/2010	01/07/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MOHANBHAI GOKALBHAI MALAKIYA L.R.OF KETANBHAI M MALAKIYA,JILUBEN MOHANBHAI MALAKIYA L.R.OF KETANBHAI M MALAKIYA,BECHARBHAI BHAGWANBHAI KOLI,JIVABHAI PANCHABHAI MALAKIYA	NOTICE SERVED
29447	FA/579/2010	25/07/2017	CHANCHALBEN WD\O BABUBHAI BHIKHABHAI HARIJAN,MUKESH KUMAR BABUBHAI HARIJAN,ARJUNBHAI BABUBHAI HARIJAN,NARESH KUMAR BABUBHAI HARIJAN,JEETENDRA KIMAR BABUBHAI HARIJAN,BHIKHABHAI BABARBHAI HARIJAN,SIVIBEN ALIAS SAVITABEN BHIKHABHAI HARIJAN	MR MTM HAKIM	SHANKARBHAI NANDUBHAI VASAVA,GAURANG KUMAR K.UPADHAY,UNITED INDIA INSURANCE CO.LTD,NOT JOINED,MOHEMMAD SOYAD ISMAIL GUNIYA,UNITED INDIA INSURANCE CO.LTD.	,RULE SERVED,MR VIBHUTI NANAVATI
29448	FA/580/2010	21/06/2010	GENERAL MANAGER,DEPUTY CHIEF ENGINEER(S & C)	MR RAMNANDAN SINGH	B P MATALIA,	MR CHIRAG B PATEL
29449	FA/582/2010	19/04/2010	NOOR ALI DECEASED SINCE THROUGH JAYABEN NOOR ALI,MANSURALI NOOR ALI,DILIP NOOR ALI,SIRAJ NOOR ALI	MR ADIL R MIRZA	PASCHIM GUJARAT VIJ CO.LTD THROUGH DEPUTY ENGINEER,	
29450	FA/585/2010	29/03/2019	KAMLESHBHAI JITHARABHAI @ JIVABHAI AMLIYAR,	MR R.K.MANSURI	KALABHAI DHANABHAI CHAUHAN,MAGANBHAI KALABHAI CHENVA,UNITED INDIA INSURANCE CO LTD.	RULE SERVED,MR PALAK H THAKKAR
29451	FA/586/2010	29/02/2016	TARUNABEN RAJESHBHAI MACHHI,MINOR NIMESH RAJESHBHAI MACHHI,SHANABHAI SHANKARBHAI MACHHI,SOMIBEN SHANABHAI MACHHI (DECEASED)	MR MTM HAKIM	JAYSHREEBEN NARESHBHAI MACHHI,PARULBEN MUKESHKUMAR PATEL,THE ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
29452	FA/587/2010	29/02/2016	TARUNABEN RAJESHBHAI MACHHI,MINOR NIMESH RAJESHBHAI MACHHI	MR MTM HAKIM	JAYSHREEBEN NARESHBHAI MACHHI,PARULBEN MUKESHKUMAR PATEL,THE ORIENTAL INSURANCE COMPANY LTD	RULE SERVED
29453	FA/590/2010	13/06/2016	KANTIBHAI HATIBHAI PARMAR,PARMAR CHANCHANDBEN KANTIBHAI,PARMAR MINABEN KANTIBHAI,PARMAR HINABEN KANTIBHAI,PARMAR VIJAYBHAI KANTIBHAI	MS AMRITA AJMERA	VINUBHAI GHEMABHAI CHAUHAN,FATESINGH SHIVABHAI CHAUHAN,ORIENTAL INSURANCE CO.LTD.	NOTICE SERVED,SERVED BY AFFIX(N),MR RITURAJ M MEENA
29454	FA/591/2010	05/05/2014	MRUDULABEN WD/O BIPINBHAI RANCHHODBHAI PATEL,RAHIL BIPINBHAI PATEL	MR BK OZA	JASABHAI ALIAS JESABHAI BHIKHABHAI MATA (AHIR),NEW INDIA ASSURANCE CO.LTD,FARIDMIYA DOSUMIYA ZALORI,RAMJIBHAI LALABHAI PATEL,ORIENTAL INSURANCE CO.LTD	RULE SERVED,MR SUNIL B PARIKH,MR RITURAJ M MEENA
29455	FA/592/2010	12/07/2010	KAMALABEN LAXMANBHAI VALMIK,MAHESHBHAI LAXMANBHAI VALMIK,GEETABEN LAXMANBHAI VAMIK	MR JINESH H KAPADIA	OWNER OF TRUCK NO.GJ-23T-5644 NILESH SHASHIKANT PRAJAPATI,INSURANCE COMPANY OF TRUCK NO. GJ-23T-5644	NOTICE SERVED
29456	FA/594/2010	01/07/2010	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LALIBEN WD/O UMEDJI HAVJI,DIPAKKUMAR UMEDJI,GIRISHKUMAR UMEDJI,VIJAYKUMAR UMEDJI,HAVJIJI GHELAJI VAGHELA,SURIBEN HAVJIJI VAGHELA,CHIRAG KESHAVLAL DALWADI,BABUBHAI BHATIJI VAGHELA	
29457	FA/595/2010	01/07/2010	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOVINDBHAI BECHARBHAI PRAJAPATI,CHIRAG KESHAVLAL DALWADI,BABUBHAI BHATIJI VAGHELA	
29458	FA/596/2010	01/07/2010	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BANSIBHAI NARSIBHAI PRAJAPATI,CHIRAG KESHAVLAL DALWADI,BABUBHAI BHATIJI VAGHELA	
29459	FA/602/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRATBHAI LILABHAI RABARI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29460	FA/603/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI HARIBHAI & KESHRIBHAI HARIBHAI GADHVI,	NOTICE NOT RECD BACK,NOTICE SERVED
29461	FA/605/2010	30/03/2010	PRAJAPATI RAMABHAI MOHANBHAI,	MR AR MAJMUDAR,MR NK MAJMUDAR	MAVABHAI KESHABHAI PARMAR,LAXMANBHAI MAVABHAI PARMAR,THE ORIENTAL INSURANCE CO. LTD.	
29462	FA/606/2010	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S CHANDIADAN BHALUBHAI GADHVI,KHODIDAN GHANSHYAM GADHAVI,M/S NEETABEN GHANSHYAM GADHVI,M/S BHAVANABEN GHANSHYAM GADHVI,JITENDRA GHANSHYAM GADHAVI,SUBABA WD/O GHANSHYAM GADHAVI THRO.THEIR ADMINISTRATOR	NOTICE SERVED
29463	FA/607/2010	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHARBEN HARIBHAI GADHVI,GULABBHAI HARIBHAI GADHAVI,JIBHAI HARIBHAI GADHAVI,RAMABHAI KURSHIBHAI GADHAVI,ODHARABHAI KURSHIBHAI GADHAVI	NOTICE SERVED,UNSERVED EXPIRED (N),MR AV PRAJAPATI
29464	FA/608/2010	02/08/2019	SAVITRIDEVI HARNARYAN PRAJAPATI,KISHANKUMAR HARNARAYAN PRAJAPATI(MINOR) THROUGH,RAMKISHAN SURYANAND PRAJAPATI .,KATORIDEVI RAMKISHAN PRAJAPATI	MR R.K.MANSURI	JAKIRHUSSAIN KADARBHAI MEMON,FAKIRMOHMAD IBRAHIM KAZI SINCE DIED HIS LEGAL HEIRS,SAAERABANU WIDOW OF HAJI FAKIRMOHEMMED KAZI,FARIDABANU DAUGHTER OF HAJI FAKIRMOHEMMED KAZI,HAMIDABANU DAUGHTER OF HAJI FAKIRMOHEMMED KAZI,JUBEDABANU DAUGHTER OF HAJI FAKIRMOHEMMED KAZI,NAZAMABANU DAUGHTER OF HAJI FAKIRMOHEMMED KAZI,SABANAMBANU DAUGHTER OF HAJI FAKIRMOHEMMED KAZI,SALMABANU DAUGHTER OF HAJI FAKIRMOHEMMED KAZI,MOHEMMED AYUB SON OF HAJI FAKIRMOHEMMED KAZI,SABBIR AHMED SON OF HAJI FAKIRMOHEMMED KAZI,NATIONAL INSURANCE COMPANY LTD	NOTICE SERVED BY DS,DECEASED LITIGANT, (MR MAULIK J SHELAT)
29465	FA/609/2010	08/04/2010	CHAUDHARI GOVINDBHAI RUGHNATHBHAI,	MR MAYUR RAJGURU	CHAUDHARI NARAYANBHAI GOVABHAI,CHAUDHARI SHANKARBHAI BADSANGBHAI,UNITED INDIA INSURANCE CO. LTD.,SAGRAMBHAI VALJIBHAI CHAUDHARI,UNITED INDIA INSURANCE CO.	,MR HITESH N ACHARYA
29466	FA/610/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER NARMADA CANAL DIVISION NO.2	GOVERNMENT PLEADER	RAJ PRAVINSINH KESHERISINH,	MR MM SAIYED
29467	FA/611/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT.,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RAJ ARJUNSINH KESHERISINH,	MR MM SAIYED
29468	FA/612/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	HEIR OF MADHAVSANG KHUMANSANG,PRABHATSANG MADHAVSANG RAJ	,MR MM SAIYED
29469	FA/613/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION. NO.2,	GOVERNMENT PLEADER	KESHAR WD/O PARSOTTAM,	MR MM SAIYED
29470	FA/614/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION. NO. 2,	GOVERNMENT PLEADER	GOVINDBHAI VITTHALBHAI,	MR MM SAIYED
29471	FA/615/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENFINEER, NARMADA CANAL DIVISION. NO. 2,	GOVERNMENT PLEADER	NATVARSINH KESHARISINH,	MR MM SAIYED
29472	FA/616/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT.,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION. NO.2,	GOVERNMENT PLEADER	HEIR OF BHAILALBHAI HIMATBHAI,GANPAT BHAILAL	,MR MM SAIYED
29473	FA/617/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION. NO. 2,	GOVERNMENT PLEADER	CHANDRASHANKAR HETSHANKER,	MR MM SAIYED
29474	FA/618/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION. NO. 2,	GOVERNMENT PLEADER	JESANGBHAI BAPUBHAI,	MR MM SAIYED
29475	FA/619/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION NO. 2,	GOVERNMENT PLEADER	HARIBHAI JAIMALBHAI ADMINISTRATOR OF PIPALIYA SWAMINARAYAN,	MR MM SAIYED
29476	FA/620/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION NO.2,	GOVERNMENT PLEADER	RAJ PRAFULSINH JASHWANTSINH,	MR MM SAIYED

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29477	FA/621/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION.NO.2,	GOVERNMENT PLEADER	JASHWANTSINH KESHRISINH,	MR MM SAIYED
29478	FA/622/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	SANMUKHBHAI MATHURBHAI,	MR MM SAIYED
29479	FA/623/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION. NO.2,	GOVERNMENT PLEADER	SANUBHAI BHAIJIBHAI,	MR MM SAIYED
29480	FA/624/2010	22/03/2010	SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER, NARMADA CANAL DIVISION.NO.2,	GOVERNMENT PLEADER	PAHADSANG VIRSANG,	MR MM SAIYED
29481	FA/625/2010	02/07/2019	KAILASHBEN WD/O NARENDRASINH JASAVANTSINH VIHOL,JASAVANTSINH SHIVAJI VIHOL,JASHODABEN JASAVANTSINH VIHOL	MR. BK. RAJ	MADANLAL DOLATRAMJI PURABIYA (VANAGAR),RAJMAL MADANLALJI GANDHI,NEW INDIA ASSURANCE CO.LTD.	SERVED BY RPAD (R),MR GC MAZMUDAR,MR HG MAZMUDAR
29482	FA/631/2010	10/07/2015	S S HEMAMALINI CIVIL SURGEON,	MR HARDIK C RAWAL,MRS MH RAWAL	PRAVINKUMAR SING,RAJESHBHAI ASHWINKUMAR PUJARA,NEW INDIA INSURANCE CO,RAMANBHAI CHHITUBHAI VASHI (KOLI PATEL),COMMISSIONER OF HEALTH & MEDICAL SERVICES,NEW INDIA INSURANCE CO LTD	,GOVERNMENT PLEADER,RULE SERVED,MR SUNIL B PARIKH
29483	FA/632/2010	18/08/2010	FAKRUDDIN HEBTULLA AJABSHA,	MR MTM HAKIM	AMBEPRAKASH HARIMOHAN AGRAWAL,DIPEN PRAVINBHAI GOSWAMI,BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD	NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR ARPIT A KAPADIA
29484	FA/634/2010	19/03/2010	VIKRAMSINH BABUJI PARMAR,	MS KRUTI J VORA	DALPATSINH PRATAPSINH RATHOD,GUJARAT STATE ROAD TRANSPORT CORPORATON	
29485	FA/635/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	LILKIBEN MOCHDABHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29486	FA/636/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	PARSHURAMBHAI DHARKHABHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
29487	FA/637/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	FULKIBEN BHANGIYABHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29488	FA/638/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	JANIBEN CHIDIYABHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29489	FA/639/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	MURSINGH DALJIBHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29490	FA/640/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	VALKHIBEN JADABHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29491	FA/641/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	CHIDIYABHAI BHODIYABHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29492	FA/642/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	NANDALIBEN SHANKARBHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS
29493	FA/643/2010	20/04/2010	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	VAJALIBEN NARSHIBHAI RATHWA,RAMSINH VAJUBHAI RATHWA,TARJABHAI BHAGATBHAI RATHWA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
29494	FA/646/2010	12/04/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,BHAGUBHAI GOBARBHAI CHAWDA	MS KIRAN D PANDEY	SHANTABEN W/O ARJUNBHAI KAVA,	MR SUNIL L MEHTA
29495	FA/650/2010	30/03/2010	BISIL PLAST PVT. LTD.,	MS MONALI H BHATT	BASANT PAPER CO.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
29496	FA/653/2010	04/08/2010	BHARATKUMAR MAGANLAL,	MR ARPIT A KAPADIA	PRAVINCHANDRA MAGANLAL,SURESHCHANDRA MAGANLAL,ARUNKUMAR MAGANLAL	

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29497	FA/654/2010	24/01/2012	GENERAL MANAGER GUJARAT STATE ROAD TRANSPORT,DIVISIONAL CONTROLLER	MR RITURAJ M MEENA	HAIDERALI YUSUFBHAI CHUNARA,SATTARBHAI YUSUFBHAI CHUNARA,WAHIDBANU YUSUFBHAI CHUNARA,MOHAMMED SHARIF YUSUFBHAI CHUNARA - MINOR,ZINNATBANU YUSUFBHAI CHUNARA MINOR,RAZZAKBHAI YUSUFBHAI CHUNARA MINOR	RULE SERVED,MR MUKESH H RATHOD
29498	FA/657/2010	30/04/2019	AHMEDABAD MUNICIPAL CORPO.,	MS JIRGA D JHAVERI	NEW KASHIRAM TEXTILES,	RULE SERVED
29499	FA/658/2010	08/04/2010	PATEL RATILAL REVABHAI,	MR JIGAR G GADHAVI	PROJECT MANAGER,DISTRICT COLLECTOR	,MR AJAY R MEHTA
29500	FA/660/2010	22/07/2010	SUMITRABEN WD/O RAMESHCHANDRA HARGOVANDAS MODI,DEEPAKKUMAR RAMESHCHANDRA MODI,KETANKUMAR RAMESHCHANDRA MODI	MR JIGAR G GADHAVI	OWNER OF TRUCK NO GJ-02-V-4705, RASIKLAL SHIVLAL MODI,INSURANCE COMPANY OF TRUCK NO GJ-02-V-4705, THE ORIENTAL,OWNER OF TRUCK NO GJ-06-T-4097, MAHETA ROADLINES, PROPRIETOR,INSURANCE COMPANY OF TRUCK NO GJ-06-T-4097, THE ORIENTAL	NOTICE SERVED,MS KARUNA V RAHEVAR
29501	FA/661/2010	03/07/2015	FARIDAHMED YUSUFBHAI VAHORA,	MR MTM HAKIM	JAYANTILAL NATHALAL MOCHI,KASAMBHAI DAUDBHAI TIDOIYA,UNITED INDIA INSURANCE CO.	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
29502	FA/662/2010	08/07/2010	PANAJI KALAJI DAMOR,	MR R.K.MANSURI	SOMANI RAMNIVAS GORDHANDAS,JAYNTIBHAI DAHYABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,MS KARUNA V RAHEVAR
29503	FA/664/2010	22/07/2010	JANAKBA WD/O DHANAJI RAJUJI CHAUHAN,RAHUL DHANAJI CHAUHAN,VIJAY DHANAJI CHAUHAN,ARTIBEN DHANAJI CHAUHAN,RAJUJI KUBERJI CHAUHAN,KAMUBEN RAJUJI CHAUHAN	MR JIGAR G GADHAVI	OWNER OF TRUCK NO GJ-02-V-4705, RASIKLAL SHIVLAL MODI,INSURANCE COMPANY OF TRUST NO GJ-02-V-4705, ORIENTAL INSU.,OWNER OF TANKER NO GJ-06-T-4097, MAHETA ROADLINES,,INSURANCE COMPANY OF TANKER NO GJ-06-T-4097, ORIENTAL INSU.	NOTICE SERVED,MS KARUNA V RAHEVAR
29504	FA/670/2010	02/05/2014	ISWARBHAI GANESHBHAI CHAUDHARY,	MR HB DESAI	CHAUHAN MOHAMAD HANIF DALEKHAN,UNITED INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
29505	FA/673/2010	30/03/2010	MERCYBEN HERBERTBHAI SOLANKI,ANILBHAI HERBERTBHAI SOLANKI	MR DHAWAN M JAYSWAL	AYRINBEN KIRITBHAI CHRISTIAN,NERISA ANILBHAI SOLANKI,RENUKA HERBETBHAI CHRISTIAN	
29506	FA/674/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,AMANULLA SABAN ALI ANSARI	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,MR MM SAIYED
29507	FA/675/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD ISMAIL GULAM BAMBAWALA	GOVERNMENT PLEADER,RULE SERVED,MR MM SAIYED
29508	FA/676/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,TAHER HUSAIN ABDUL KALAM	GOVERNMENT PLEADER,RULE SERVED,MR MM SAIYED
29509	FA/677/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KANTILAL HARJIVAN PRAJAPATI	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
29510	FA/678/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ZULEKHA BIBI HASAN YUSUF MASTER	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
29511	FA/679/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MAHEMUD HASAN AHMED MUSA PATEL	GOVERNMENT PLEADER,RULE SERVED

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29512	FA/680/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN SENDHABHAI PATEL,	(MR A J PATEL)
29513	FA/681/2010	16/09/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMALABEN SHIVABHAI PATEL,GIRISHBHAI SHIVABHAI PATEL,GIRISHBHAI SHIVABHAI PATEL	,MS NAMRATA R MULCHANDANI
29514	FA/682/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI MANILAL PATEL,	RULE SERVED
29515	FA/683/2010	09/09/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI AMTHABHAI PATEL,	RULE SERVED
29516	FA/684/2010	16/09/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI NATHABHAI PATEL,PATEL RAMILABEN RANCHHODBHAI NATHABHAI,PATEL SUDHABEN RANCHHODBHAI,PATEL SANGITABEN RANCHHODBHAI,PATEL DILIPBHAI RANCHHODBHAI	RULE SERVED,J K GANDHI
29517	FA/685/2010	09/09/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI RAMABHAI PATEL,	RULE SERVED
29518	FA/686/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKESHBHAI PRAHALADBHAI PATEL,	UNSERVED EXPIRED (R)
29519	FA/687/2010	09/09/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL LAKHAJI THAKORE THRO' LEGAL HEIR,GABHAJI AMBALAL THAKORE	,UNSERVED EXPIRED (R)
29520	FA/688/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,RASIDBHAI AHMAD MASTER HASAN PATEL	RULE SERVED
29521	FA/689/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MAQBUL ALI KHADIM ALI SAIYED	RULE SERVED,MR MM SAIYED
29522	FA/692/2010	09/12/2013	SIKANDAR AHMED SAYID GUNIYA,	MR MA KHARADI	IQBAL ABDULMAJID KHANDU,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR SUNIL B PARIKH
29523	FA/693/2010	02/12/2010	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL,	MS KARUNA V RAHEVAR	GUSHABHAI LAKHABHAI DHABHI,SHAMJIBHAI HAMIRBHAI MUREBIYA,ASSAN POLYMERS PVT. LTD.,NEW INDIA ASSURANCE CO.LTD	RULE SERVED,MR NISHANT LALAKIYA
29524	FA/694/2010	01/07/2010	UNION OF INDIA,DIVISIONAL RAILWAY MANAGER	MR RAVI KARNAVAT	LEGAL HEIRS AND REPRE. OF DECDAND DEPENDAND LILABEN WD/O OF,BHARTI MANJIBHAI KALIYA(MINOR)THROUGH HEIR GUARDAIN LILABEN,SHOBHA MANJIBHAI KALIYA(MINOR)THROUGH HER GUARDIAN LILABEN,ALKA MANJIBHAI KALIYA (MINOR) THROUGH HEIR GUARDIAN LILABEN,MANISH MANJIBHAI KALIYA(MINOR)THROUGH HER GUARDIAN LILABEN	NOTICE SERVED
29525	FA/696/2010	24/07/2019	ORIENTAL INSURANCE CO LTD., REGISTERED OFFICE AT ORIENTAL,	MS KARUNA V RAHEVAR	ANITA SANJAYKUMAR PATEL,CHANDUBHAI CHHOTABHAI PATEL,SHARDABEN CHANDUBHAI PATEL,IDRISHBHAI MOHAMMADBHAI MANSURI,RUPESHKUMAR G GANDHI	RULE SERVED,MR MTM HAKIM,MR LALJI R MOKARIA
29526	FA/697/2010	27/03/2012	JAGDISHKUMAR MANUBHAI MAKWANA,MANUBHAI PAULBHAI MAKWANA,MARIAMBEN MANUBHAI MAKWANA	MR JA ADESHRA	RAVJIBHAI CHANDUBHAI RAVAL,NATIONAL INSURANCE COMPANY LTD,JASBHAI BUCHABHAI MAKWANA,NATIONAL INSURANCE COMPANY LTD	NOTICE SERVED,MR MEHUL SHARAD SHAH
29527	FA/698/2010	27/03/2012	JIGNESHKUMAR JASBHAI MAKWANA,NIRANJANABEN JASBHAI MAKWANA	MR JA ADESHRA	RAVJIBHAI CHANDUBHAI RAVAL,NATIONAL INSURANCE COMPANY LTD,JASBHAI BUCHABHAI MAKWANA,NATIONAL INSURANCE COMPANY LTD	NOTICE SERVED,MR MEHUL SHARAD SHAH
29528	FA/699/2010	19/07/2010	NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	VIJAYBHAI BHUPATBHAI KO.PATEL,BHUPATBHAI DEVSHIBHAI KO.PATEL,IFFCO TOKYO GENERAL INSURANCE CO.LTD,PRECAST CONCRETE PIPE AND PRODUCTS	RULE SERVED BY DS,MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29529	FA/701/2010	06/07/2010	NATIONAL INSURANCE COMPANY LIMITED THROUGH IT'S AUTHORISE,	(MR MAULIK J SHELAT)	RANJANBEN KANJIBHAI KOLI (DECD.) THROUGH LEGAL HEIRS,KANJIBHAI ODHABHAI KOLI DELETED.,NEETABEN KANJIBHAI KOLI,HAKABHAI KANJIBHAI KOLI,BHAVESH KANJIBHAI KOLI(MINOR) THROUGH NEETABEN K KOLI,BHAGAT KANJIBHAI KOLI (MINOR) THROUGH NEETABEN K KOLI,SHIEKH SUKHDEVSING MAHERASING (DELETED),LAKHASING UDESING SHIEKH	,NOTICE UNSERVED,DELETED,MR SHIRISH R PATEL
29530	FA/703/2010	17/02/2016	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	NARMADABEN MAGANBHAI VASAVA,KAILASHBEN GIRISHBHAI VASAVA,AJAYKUMAR GIRISHBHAI VASAVA (MINOR) KAILASHBEN GIRISHBHAI,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	SERVED BY AFFIX. (R),MR.HIREN M MODI
29531	FA/704/2010	17/02/2016	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	GOVINDBHAI JEERABHAI BHIL DELED EX.8,KAPILABEN GOVINDBHAI BHIL,SATUBEN VIPINBHAI BHIL,RAJESHBHAI VIPINBHAI BHIL (MINOR) THRO' SATUBEN V BHIL,SANJESH VIPINBHAI BHIL (MINOR) THRO' SATUBEN V BHIL,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	NOTICE SERVED,SERVED BY AFFIX. (R),MR.HIREN M MODI,
29532	FA/705/2010	17/02/2016	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	HARIDAS RANCHODBHAI BHIL,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	NOTICE SERVED,SERVED BY AFFIX. (R),MR.HIREN M MODI
29533	FA/706/2010	17/02/2016	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	JAYANTIBHAI SHANABHAI TADVI,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	NOTICE SERVED,SERVED BY AFFIX. (R),MR.HIREN M MODI
29534	FA/707/2010	17/02/2016	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	PUNIBEN SOMABHAI TADVI,GELABHAI SEGLABHAI TADVI,MANIBEN GELABHAI TADVI,RAMILABEN SOMABHAI TADVI (MINOR) THRO' MANIBEN G TADVI,SUMITRABEN SOMABHAI TADVI (MINOR) THRO' MANIBEN G TADVI,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	NOTICE SERVED,SERVED BY AFFIX. (R),MR.HIREN M MODI
29535	FA/708/2010	01/04/2010	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	DHOLJIBHAI GOVINDBHAI BHIL,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	
29536	FA/709/2010	01/04/2010	UNITED INDIA INSURANCE COMPANYLTD THROUGH ITS AUTHORIZED,	(MR MAULIK J SHELAT)	AAMIDAS NAGINBHAI BHIL,ABDUL GAFFAR UMARALI MAKRANI,FARUK ABDUL SATTAR	
29537	FA/710/2010	08/07/2010	ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	BHAGABHAI PALABHAI GAMAR,SEVLIBEN BHAGABHAI GAMAR,GURUDAYALSINGH NATHAJI SINGKAN	NOTICE SERVED,MR SS TRIVEDI
29538	FA/711/2010	08/07/2010	ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	UMTABHAI BHURABHAI SOLANKI (ADIVASI),GURUDAYALSINGH NATHAJI SINGKAN	NOTICE SERVED,MR SS TRIVEDI
29539	FA/712/2010	08/07/2010	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HARDIK DIPAKBHAI MODI,NIL DIPAKBHAI MODI (MINOR) THROUGH HARDIK DIPAKBHAI MODI,DIPAKBHAI MOHANBHAI MODI (DECEASED)	,MR KASHYAP R JOSHI
29540	FA/716/2010	10/05/2010	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	NIRAJ NANDLAL RATHOD,SURTIBEN NANDLAL RATHOD,AYASKHAN AJABKHAN PATHAN,MAHMAD MAHIL ABDULKARIM MOMIN	,(MR PRANAV M RAVAL),MR TARUN L PRAJAPATI
29541	FA/717/2010	10/05/2010	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	REKHABEN WD/O. DHIRAJKUMAR NANDLAL RATHOD,RASHMIBEN DHIRAJKUMAR THROUGH REKHABEN D. RATHOD,KAJALBEN DHIRAJKUMAR THROUGH REKHABEN D. RATHOD,AYASKHAN AJABKHAN PATHAN,MAHMAD MAHIL ABDULKARIM MOMIN	,(MR PRANAV M RAVAL),MR TARUN L PRAJAPATI

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29542	FA/718/2010	12/05/2010	KIRITBHAI BHOGILAL SHAH,	MR.HIREN M MODI	BHALAJI SOMAJI VANZARA,GANPATBHAI MOHANBHAI PATEL,NANDUBHAI GANPATBHAI PATEL,RASIKBHAI GANPATBHAI PATEL,NEW INDIA ASSURANCE CO LTD	,MR SUNIL B PARIKH
29543	FA/725/2010	16/04/2010	MUNICIPAL CORPN OF AHMEDABAD,	MR MG NAGARKAR	INDIAN OVERSEAS BANK,	
29544	FA/726/2010	16/04/2010	MUNICIPAL CORPN OF AHMEDABAD,	MR MG NAGARKAR	NAVDEEP INVESTMENT PVT LTD,	MR DEVANG NANAVATI
29545	FA/727/2010	16/04/2010	MUNICIPAL CORPN OF AHMEDABAD,	MR MG NAGARKAR	NAVDEEP INVESTMENT PVT LTD,	MR DEVANG NANAVATI
29546	FA/728/2010	01/05/2014	NEW INDIA ASSURANCE CO.LTD,NEW INDIA ASSURANCE CO.LTD	MR SANDIP C SHAH	BHARTIBEN DHANAJIRAM @ DHANAKARATHVA,LILSING @ BILSEN DHANAJIRAM @ DHANAKA RATHVA (MINOR),CHHAGANBHAI JIRIYABHAI RATHAVA,HIMALIBEN CHHAGANBHAI RATHAVA,VANZARA ARJUNBHAI NANDUBHAI,KASAM @ KARAN ABDUL SATTAR,SURJITSINGH R SINORA	,RULE SERVED,MR.HIREN M MODI
29547	FA/729/2010	26/04/2012	LEGAL HEIRS OF DECD. KALUBHAI ALIAS JAGDISHBHAI HANUBHAI,HANUBHAI MOGHABHAI BHARVAD,BALUBEN HANUBHAI BHARVAD	MR MEHUL S SHAH,(MR SURESHM SHAH)	BAVANJIBHAI LAXMIDAS PATEL,NATIONAL INSURANCE CO. LTD,NARENDRABHAI P MANGUKIYA,BHARATBHAI VALJIBHAI LAKHANI,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR MEHUL SHARAD SHAH,MR SHASHIKANT S GADE,MR ASHISH M DAGLI,MR DAKSHESH MEHTA
29548	FA/731/2010	02/05/2013	SHASHIKANT KARSANBHAI PANDORIYA,	MR KL DAVE	MAHMAD ABDUL RAHEMAN KUMBHAR,GENERAL MANAGER,ADANI EXPORTS LIMITED,NATIONAL INSURANCE COMPANY	DELETED,MRS VASAVDATTA BHATT,MR NAGESH C SOOD,MR HARSHADRAY A DAVE
29549	FA/732/2010	22/11/2010	DINKARBHAI S/O CHUNILAL PATEL,	MR GM AMIN	HIRABEN W/O KANTILAL PATEL,BHARAT S/O KANTILAL PATEL,RAJU S/O KANTILAL PATEL (DELETED),GAURIBEN @ VIJYAGAURI WD/O SANKALCHAND PATEL,KOKILABEN W/O HARIPRASAD PATEL & D/O SANKALCHAND PATEL,DAKSHABEN W/O PANKAJKUMAR PATEL & D/O SANKALCHAND PATEL,VANDNABEN W/O KAUSHIKKUMAR PATEL & D/O SANKALCHAND PATEL,LILABEN MAHENDRAKUMAR PATEL,RENUKABEN JAGDISHLAL PATEL,CHHAGANBHAI HARJIBHAI RABARI	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR KV SHELAT,MS SHRADDHA TRIVEDI,LOPA M BHATT
29550	FA/733/2010	07/05/2010	LARSEN & TUBRO FINANCE LIMITED, AUTHORISED REPRESENTATIVE,	MR CR ABICHANDANI	MULJIBHAI ATMARAM MAHERIYA,	MR VIJAY J SHAH
29551	FA/737/2010	14/06/2010	VALIBEN KARSHANBHAI LEGAL HEIRS OF DECD.,RAMJIBHAI KARSHANBHAI LEGAL HEIRS OF DECD.,BHARTIBEN KARSHANBHAI LEGAL HEIRS OF DECD.,MADHEBEN KARSHANBHAI LEGAL HEIRS OF DECD.,DEVJIBHAI KARSHANBHAI,DINESHBHAI KARSANBHAI (EXPIRED)	MR RAXIT J DHOLAKIA	DHANJIBHAI SHAMJIBHAI MOTIVARAS,UNITED INDIA INSURANCE CO LTD	
29552	FA/738/2010	01/03/2012	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	RAMAJI CHHANAJI THAKORE,BABUBEN RAMAJI THAKORE,BHIKHABHAI BABALDAS PATEL,MANAGING DIRECTOR,LAXMIKANT CHANDRABHUSHAN	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MRS VASAVDATTA BHATT,MR AKSHAY A VAKIL

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29553	FA/739/2010	12/04/2010	DISTRICT PANCHAYAT BANASKANTHA THROUGH,	MR DHAVAL M BAROT	ISHWARBHAI BHALUBHAI PATANI DECD. THRO LEGAL HEIRS,ARVINDBHAI S/O ISHWARBHAI PATANI,MANABHAI S/O ISHWARBHAI PATANI,PRAKASHABHAI S/O ISHWARBHAI PATANI,ARJUNBHAI S/O ISHWARBHAI PATANI,RINKU S/O ISHWARBHAI PATANI,REKHA D/O ISHWARBHAI PATANI,SEJALBEN D/O ISHWARBHAI PATANI,TEJALBEN D/O ISHWARBHAI PATANI,CHANDRIKABEN ISHWARBHAI PATANI,GRAM PANCHAYAT CHHAPI,,STATE OF GUJARAT THROUGH SECRETARY	,MS ARCHANA R ACHARYA
29554	FA/743/2010	15/04/2010	CHANDRODAY CHARITIES TRUST,	MR DHARMESH V SHAH	ANILBHAI SHANTILAL JOSHI,SHANTILAL JIVANLAL JOSHI FATHER OF DECEASED,VINODRAI SHANTILAL JOSHI BROTHER OF DECEASED	
29555	FA/746/2010	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VADODARA,	MR VIBHUTI NANAVATI	RANJEETSINH KARANSINH CHAUHAN,ANIRUDDHBHAI JIRUBA ZALA,KARANSINH SOMSINH CHAUHAN,DHANKUBERBA KARANSINH CHAUHAN,SUNILBAHI RANJEETSINH CHAUHAN (MINOR)THROUGH KARANSINH CHAUH,DIVYESHBHAI RANJEETSINH CHAUHAN (MINOR)	RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI,MR DM DEVNANI
29556	FA/747/2010	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	ANIRUDDHBHAI JIRUBA ZALA,KARANSINH SOMSINH CHAUHAN,DHANKUBERBA KARANSINH CHAUHAN,SUNILBHAI RANJEETSINH CHAUHAN (MINOR)THRO'KARANSINH CHAUHAN,DIVYESHBHAI RANJEETSINH CHAUHAN(MINOR)THRO'KARANSINH CHAUHAN	RULE SERVED,MR.HIREN M MODI,MR DM DEVNANI
29557	FA/748/2010	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJESHKUMAR RANJITSINH VAGHELA,NAVINBHAI SHANABHAI PARMAR,KAPILABEN GOKALBHAI SOLANKI L.R.OF GOKALBHAI P SOLANKI,MANISHABEN GOKALBHAI SOLANKI (MINOR) L.R.OF GOKALBHAI P SOL,GAYATRIBEN GOKALBHAI SOLANKI (MINOR) L.R.OF GOKALBHAI P,TEJALBEN GOKALBHAI SOLANKI (MINOR) L.R.OF GOKALBHAI P,BUDHABHAI PUNJABHAI SOLANKI L.R.OF GOKALBHAI P SOLANKI,DAHYABHAI PUNJABHAI SOLANKI L.R.OF GOKALBHAI P SOLANKI	NOTICE SERVED,MR VA MANSURI
29558	FA/749/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGABHAI BULAKHIDAS THRO'LEGAL HEIRS,PATEL KANKUBEN BHAGABHAI,PATEL RAMESHBHAI BHAGABHAI,PATEL JAYANTIBHAI BHAGABHAI,PATEL MANUBHAI BHAGABHAI,PATEL SAROJBEN BHAGABHAI,PATEL VARSHABEN BHAGABHAI	,RULE SERVED,MR HARNISH V DARJI
29559	FA/750/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI CHATURBHAI THROUGH LEGAL HEIRS,PATEL AMTHIBEN ISHWARBHAI,PATEL MOTIBHAI ISHWARBHAI,PATEL MANIBEN ISHWARBHAI,PATEL VISHNUBHAI ISHWARBHAI,PATEL LAKHUBHAI CHATURBHAI THROUGH LEGAL HEIRS,PATEL DHULIBEN LAKHUBHAI,PATEL JASHIBEN LAKHUBHAI,PATEL SUSHILABEN LAKHUBHAI,PATEL RAMESHBHAI LAKHUBHAI	,RULE NOT RECD BACK,RULE SERVED
29560	FA/751/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSANBHAI NANJIBHAI THROUGH LEGAL HEIRS,PATEL SATISHBHAI KARSANBHAI,PATEL KASHIBEN KARSHANBHAI,PATEL MUKESHBHAI KARSANBHAI,PATEL SHAILESHBHAI KARSHANBHAI	,RULE SERVED,MR HARNISH V DARJI
29561	FA/752/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI MOTIBHAI,PATEL AMRUTBHAI MOTIBHAI,PATEL RAIBEN SHANKARBHAI	RULE SERVED
29562	FA/753/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAIBEN SHANKARLAL THROUGH PATEL SENDHABHAI SHANKARLAL,	RULE SERVED
29563	FA/754/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI HIRABHAI,	RULE SERVED

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29564	FA/755/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI ISHVARBHAI THROUGH LEGAL HEIR,PATEL VINODBHAI KANJIBHAI	,RULE SERVED,MR HARNISH V DARJI
29565	FA/756/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIRCHANDBHAI JOITARAM,	RULE SERVED,MR HARNISH V DARJI
29566	FA/757/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAI TRIBHOVANBHAI MANABHAI,	RULE SERVED,MR HARNISH V DARJI
29567	FA/758/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAI REVABHAI MADHABHAI THROUGH LEGAL HEIR,NAI MAFABHAI REVABHAI	,RULE SERVED,MR HARNISH V DARJI
29568	FA/759/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI MADHABHAI THROUGH LEGAL HEIRS,HIRABEN SHANKARBHAI PATEL,PUSHPABEN SHANKARBHAI PATEL,MANIBEN SHANKARBHAI PATEL,JASHIBEN SHANKARBHAI PATEL,GAURIBEN SHANKARBHAI PATEL,RAMESHBHAI SHANKARBHAI PATEL,SAVITABEN SHANKARBHAI PATEL,RANJANBEN SHANKARBHAI PATEL,VIPULBHAI SHANKARBHAI PATEL	,RULE SERVED,MR HARNISH V DARJI
29569	FA/760/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI BULKHIDAS,PATEL MOHANBHAI KHEMABHAI	RULE SERVED,UNSERVED EXPIRED (R)
29570	FA/761/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOHANBHAI KHEMABHAI,	RULE SERVED,MR HARNISH V DARJI
29571	FA/762/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL BHIKHABHAI,	RULE SERVED,MR HARNISH V DARJI
29572	FA/763/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI KHEMCHAND,	RULE SERVED
29573	FA/764/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANABHAI DHARMABHAI,	RULE SERVED,MR HARNISH V DARJI
29574	FA/765/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI KASHIRAM DIED THRO. HIS LEGAL HEIRS,PATEL PASHIBEN ISHWARBHAI,PATEL BHARATBHAI ISHWARBHAI,PATEL JYOTSANABEN ISHWARBHAI,PATEL NITINKUMAR ISHWARBHAI,PATEL SAROJBEN ISHWARBHAI	,RULE SERVED,MR HARNISH V DARJI
29575	FA/766/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOTIBHAI MANGALBHAI THRO HIS ADMINISTRATOR,PATEL KANJIBHAI MOTIBHAI	,RULE SERVED,MR HARNISH V DARJI
29576	FA/767/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JANI LABHSHANKAR KESHAVLAL,	RULE SERVED
29577	FA/768/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAICHANDBHAI DEVCHANDBHAI DIED THRO HIS LEGAL HEIRS,PATEL SAMUBEN BHAICHANDBHAI,PATEL NAROTTAMBHAI BHAICHANDBHAI,PATEL MANIBEN BHAICHANDBHAI,PATEL AMRUTBHAI BHAICHANDBHAI,PATEL GEETABEN BHAICHANDBHAI	,RULE SERVED,MR HARNISH V DARJI
29578	FA/769/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI NANJIBHAI DIED THRO HIS LEGAL HEIRS,PATEL SHANKARBHAI CHATURBHAI	,RULE SERVED,MR HARNISH V DARJI
29579	FA/770/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHABHAI MADHABHAI,	RULE SERVED
29580	FA/771/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESKUMAR NATHALAL,	RULE SERVED,MR HARNISH V DARJI
29581	FA/772/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAVINBHAI JETHABHAI,	RULE SERVED,MR HARNISH V DARJI

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29582	FA/773/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI JETHIDAS DIED THRO HIS LEGAL HEIRS,PATEL ICCHABEN CHATURBHAI,PATEL MADHAVLAL CHATURBHAI,PATELBABIBEN CHATURBHAI,PATEL BABUBHAI CHATURBHAI,PATEL SHARDABEN CHATURBHAI,PATEL RAJUBHAI CHATURBHAI,PATEL ASHOKBHAI CHATURBHAI,PATEL PRAVINBHAI CHATURBHAI,PATEL NITINBHAI CHATURBHAI	,RULE SERVED,MR HARNISH V DARJI
29583	FA/774/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANABHAI DHARMABHAI,	RULE SERVED
29584	FA/775/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIKAMBHAI JOITARAM,	RULE SERVED
29585	FA/776/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI JOITARAM DIED THRO. HIS LEGAL HEIRS,PATEL REVABEN KACHRABHAI,PATEL SHANKARBHAI KACHARABHAI,PATEL KAMUBEN KACHARABHAI,PATEL ASHOKBHAI KACHARABHAI,PATEL PRAHALADBHAI KACHARABHAI,PATEL HARIBHAI KACHARABHAI,PATEL PARSHOTTAMBHAI KACHARABHAI	,RULE SERVED,MR HARNISH V DARJI
29586	FA/777/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABALBHAI SHIVRAMDAS,PATEL TRIBHOVANBHAI HARIDAS	RULE SERVED,MR HARNISH V DARJI
29587	FA/778/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI MAFATBHAI,PATEL BHAGABHAI MAFATBHAI	RULE SERVED,MR HARNISH V DARJI
29588	FA/779/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI PARSHOTTAMDASTHRO. ADMINISTRATOR,PATEL PARSHOTTAMBHAI KANJIBHAI	,RULE SERVED,MR HARNISH V DARJI
29589	FA/780/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMJIBHAI TRIKAMBHAI,PATEL HARIBHAI TRIKAMBHAI	RULE SERVED,MR HARNISH V DARJI
29590	FA/781/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHVARBHAI KASHIRAM DIED THRO LEGAL HEIRS,PATEL PASHIBEN ISHVARBHAI,PATEL BHARATBHAI ISHVARBHAI,PATEL JYOTSANABEN ISHVARBHAI,PATEL NITISHKUMAR ISHVARBHAI,PATEL SAROJBEN ISHVARBHAI	,RULE SERVED,MR HARNISH V DARJI
29591	FA/782/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOTIBHAI AMBARAM,	RULE SERVED,MR HARNISH V DARJI
29592	FA/783/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMJIBHAI DEVCHANDBHAI,	RULE SERVED,MR HARNISH V DARJI
29593	FA/784/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARBHAI AMBARAM,	RULE SERVED,MR HARNISH V DARJI
29594	FA/785/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVRAMBHAI AMBARAM,	RULE SERVED
29595	FA/786/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHELABHAI MANORBHAI DIED THRO LEGAL HEIRS,PATEL AMRUTBHAI CHELABHAI	,RULE SERVED
29596	FA/787/2010	22/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SENDHABHAI SHIVRAMBHAI DIED,PATEL MANIBEN SENDHABHAI LEGAL HEIRS,PATEL TARABEN SENDHABHAI,PATEL RAMILABEN SENDHABHAI,PATEL PURIBEN SENDHABHAI,PATEL LILABEN SENDHABHAI,PATEL ASHABEN SENDHABHAI,PATEL KHEMCHANDBHAI SENDHABHAI,PATEL RAKESHBHAI SENDHABHAI	,RULE SERVED,MR HARNISH V DARJI
29597	FA/789/2010	16/04/2010	PRAKASHKUMAR KANTILAL PATEL THROUGH PATEL MANJULABEN WD/O,PATEL BRIJESHKUMAR PRAKASHKUMAR (NOW BECOME MAJOER),PATEL KRUPABEN PRAKASHKUMAR THROUGH HER GUARDIAN AND NEXT,PATEL KANTILAL CHATURDAS,PATEL REVABEN KANTILAL	MR TEJAS P SATTA,MR JAYESH V PATEL	PATHAN SAIJKHAN LIMMADKHAN,BHANUSHALI HIRJIBHAI LAXMICHAND,UNITED INDIA INSURANCE CO LTD,NEW INDIA ASSURANCE CO LTD	
29598	FA/794/2010	21/12/2010	BHARATBHAI HIRABHAI PARIKH,AMITA B PARIKH	MR SHIRISH JOSHI	BECHARBHAI KARSHANBHAI JOGATIYA,NARESHKUMAR BECHARBHAI JOGATIYA (MINOR)	MS JAYSHREE C BHATT,MS TARAMATI B KHALAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29599	FA/795/2010	09/09/2019	NATIONAL INSURANCE CO.LTD,	MR VC THOMAS	CHHATRASING VAGHABHAI PATEL,SOMABHAI VAGHABHAI PATEL (DECD.) THROUGH LEGAL HEIRS,PATEL TAKHATSINH KABHSINH,PATEL PUNABHAI VAGHABHAI,PATEL SWAROOPSINH VAGHABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,G S SHAIKH (DIED IN THE ACCIDENT) THROUGH SAKINABIBI	,SERVED BY AFFIX(N),DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR VIJAL P DESAI,MS ARCHANA N PATEL
29600	FA/796/2010	06/12/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KAILSBEN WD/O DALJIBHAI VIRJIBHAI LIMBAT,ANJALIBEN DALJIBHAI LIMBAT MINOR THRO APPLICANT NO.1,BANDIBEN WD/O VIRJIBHAI LIMBAT,DRIVER OF TRUCK NO.GJ-9-V-4015AMARSINH SARDARSINH KHANT,OWNER OF TRUCK NO.GJ-9-V-4015 JAGDISHBHAI CHANDUBHAI PATEL,INSURANCE COMPANY OF TRUCK NO.GJ-9-4015,DIRVER OF TRUCK NO.GRN-3276 ARVIND NAGRAJ OAD,OWNER OF TRUCK NO.GRN-3276 ABDULRASUL ABDULKADAR KARBHARI	RULE SERVED,MR KK NAIR,MR MANISH S SHAH
29601	FA/797/2010	12/07/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MAHMAD JAHURASHA KURESHI,UPENDRASINH MANHARSINH JADEJA,BALVANTSINH BHIKHUSINH CHAUHAN(DELETED AS PER HON'BLE CT'S	NOTICE SERVED,DELETED
29602	FA/800/2010	17/07/2015	NAFISABEN WD/O YUSE MULLA NAZAR ALI SADDIVALA,SHABBIR YUSE SADDIVALA,SAKINA YUSE SADDIVALA	MR VIBHUTI NANAVATI	MAHBUB YUSUFBHAI RALIYA (DRIVER),HARUN MAHOMMADALI JAMSA,NATIONAL INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
29603	FA/801/2010	23/04/2010	BHAGUBHAI NARANBHAI PATEL,	MR.RAJESH B SONI	JANARDAN J RAVAL,ORIENTAL INSURANCE CO LTD	
29604	FA/802/2010	30/09/2010	HASUBEN RAMESHBHAI VASAVA,MINOR ALPESHKUMAR RAMESHBHAI VASAVA, THROUGH GUARADIAN,MINOR RAKESHKUMAR RAMESHBHAI VASAVA, DELETED VIDE PURSISH-30,MINOR DEVIBEN RAMESHBHAI VASAVA, DELETED VIDE PURSISH-30	MR MTM HAKIM	KANCHANLAL GANPATLAL PAREKH,UNITED INDIA INSURANCE CO	MR RAMNANDAN SINGH,MR GC MAZMUDAR,MR HG MAZMUDAR
29605	FA/803/2010	24/07/2017	SHANTI CHINTAMANI JOSHI,MEERA CHINTAMANI JOSHI	MR ARPIT A KAPADIA	MAHENDRA BHAILALBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
29606	FA/804/2010	19/10/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVANDAS BHAILALBHAI PATEL,	MR TRILOK J PATEL
29607	FA/805/2010	19/10/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI SOMABHAI PATEL,	MR TRILOK J PATEL
29608	FA/806/2010	19/10/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI PRABHUDAS PATEL SINCEDECEASED THRO.HIS HEIRS & REP.,AMBABEN SOMABHAI PATEL WD/O.SOMABHAI PRABHUDAS PATEL,DINUBHAI SOMABHAI PATEL,GHANSHYAMBHAI SOMABHAI PATEL,ARUNABEN SURESHBHAI PATEL	UNSERVED EXPIRED (R),MR TRILOK J PATEL
29609	FA/807/2010	06/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILAVATIBEN (DAUGHTER OF ZINALBHAI JAGIVANDAS SINCE,CHANDRIKABEN MOHANLAL PANCHAL	,MR GM AMIN
29610	FA/808/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHABHAI DEVABHAI,	MR MD VAKIL
29611	FA/809/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI AMRABHAI DECEASED THROUGH HEIRS,LAKSHMIBEN WD/O GANESH AMARA,RATILAL GANESHBHAI,TRIBHOVAN GANESHBHAI,HANSABEN GANESHBHAI	,RULE SERVED,MR MD VAKIL,MS AMRITA AJMERA
29612	FA/810/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI RADHAVJIBHAI,	MR MD VAKIL

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29613	FA/811/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI CHHAGANBHAI PATEL DECEASED THROUGH HEIRS,KUNVARBEN WD/O TRIBHOVAN CHHAGAN,DARJIBHAI TRIBHOVANBHAI,PRAGAJIBHAI TRIBHOVANBHAI,DEVUBEN TRIBHOVANBHAI,KANCHANBEN TRIBHOVANBHAI,BHAGAVATIBEN TRIBHOVANBHAI,MADHUBEN TRIBHOVANBHAI,ANSUYABEN TRIBHOVANBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR MD VAKIL
29614	FA/812/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI AMTHUBHAI DECEASED THROUGH HEIRS,NAGARBHAI NATHABHAI,JAGJIVANBHAI NATHABHAI,KANTIBHAI NATHABHAI,MANSUKHBHAI NATHABHAI,SHANTABEN NATHABHAI,KANCHANBEN NATHABHAI,KAILASHBEN NATHABHAI	,RULE SERVED,MR MD VAKIL,MS AMRITA AJMERA
29615	FA/813/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI GANESHBHAI,	UNSERVED EXPIRED (R)
29616	FA/814/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI LAXMANBHAI,	MR MD VAKIL
29617	FA/815/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI GANESHBHAI DECEASED THROUGH HEIRS,PURIBEN WD/O MAGAN GANESHBHAI,HARJIBHAI MAGANBHAI,LABHUBEN HARJIBHAI,CHAMPABEN HARJIBHAI,MANEKBEN HARJIBHAI,LALITABEN MAGANBHAI	,RULE SERVED,RULE UNSERVED,MR MD VAKIL
29618	FA/816/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGJIVANBHAI MAGANBHAI DECEASED THROUGH HEIRS,RASIKBHAI JAGJIVANBHAI,DINESHBHAI JAGJIVANBHAI	,RULE SERVED,MR MD VAKIL,MS AMRITA AJMERA
29619	FA/817/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI AMRUTBHAI PANCHOLI,	MR MD VAKIL
29620	FA/818/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRANLAL AMBARAM DECEASED THROUGH HEIRS,DIWALIBEN WD/O PRANLAL AMBARAM,GOVINDBHAI PRANLAL,DALSUKHBHAI PRANLAL,GODAVARIBEN PRANLAL,HARGOVINDBHAI PRANLAL	,RULE SERVED,MR MD VAKIL
29621	FA/819/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRANLAL AMBARAM DECEASED THROUGH HEIRS,DIWALIBEN WD/O PRANLAL AMBARAM,GOVINDBHAI PRANLAL,DALSUKHBHAI PRANLAL,GODAVARIBEN PRANLLAL,HARGOVINDBHAI PRANLAL	,RULE SERVED,MR MD VAKIL
29622	FA/820/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI SHANKERBHAI DECEASED THROUGH HEIRS,KANTABEN WD/O BALDEV SHANKER,VRAJLAL BALDEVBHAI,RAMESHBHAI BALDEVBHAI	,RULE SERVED,MR MD VAKIL,MS AMRITA AJMERA
29623	FA/821/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAURIBEN NARANBHAI GUARDIAN OF PRAVINKUMAR,	MR MD VAKIL
29624	FA/822/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI BHAGWANBHAI DECEASED THROUGH HEIRS,KASHIBEN WD/O GORDHAN BHAGWAN,BHIKHABHAI GORDHANBHAI,GAURIBEN GORDHANBHAI	,UNSERVED EXPIRED (R),MR MD VAKIL,MS AMRITA AJMERA
29625	FA/823/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARSHIBHAI VALJIBHAI PATEL,	MR MD VAKIL
29626	FA/824/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI CHATURBHAI,	MR MD VAKIL
29627	FA/825/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWANBHAI PRABHUBHAI,	MR MD VAKIL
29628	FA/826/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHADEVBHAI AMARSHIBHAI,	MR MD VAKIL
29629	FA/827/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAVJIBHAI RANCHHODBHAI PATEL,	MR KM SHETH

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29630	FA/828/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI MAGANBHAI BARIA,	MR KM SHETH
29631	FA/829/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASUBHAI CHHOTABHAI PATEL,	MR KM SHETH
29632	FA/830/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARSHOTTAMBHAI KHUSHALBHAI PATEL (DECD.) THROUGH RAMESHBHAI,	MR KM SHETH
29633	FA/831/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PIYUSHBHAI CHHITABHAI PATEL,	MR KM SHETH
29634	FA/832/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGAVANDAS MANILAL BHAGAT,	MR KM SHETH
29635	FA/833/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANLAL CHHOTALAL GANDHI(DECD) THROUGH JAYANTILAL RAMANLAL,	MR KM SHETH
29636	FA/834/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VITTHALBHAI MANORBHAI BARIA,	MR KM SHETH
29637	FA/835/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI SOMABHAI PATEL,	MR KM SHETH
29638	FA/836/2010	23/04/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAGJIBHAI KALIBHAI BARIA,	MR KM SHETH
29639	FA/838/2010	09/08/2010	HARMANBHAI MOHANBHAI THAKOR,	(MR PARESH M DARJI)	HIMARBHAI BHULABHAI SODHA,MAFATBHAI KANTILAL AARA,NATIONAL INSURANCE COMPANY	,MR SUNIL B PARIKH,MR PATHIK M ACHARYA
29640	FA/839/2010	09/08/2010	MAGANBHAI SHANABHAI SODHAPARMAR,	(MR PARESH M DARJI)	HIMARBHAI BHULABHAI SODHA,MAFATBHAI KANTILAL AARA,NATIONAL INSURANCE COMPANY	,MR SUNIL B PARIKH,MR PATHIK M ACHARYA
29641	FA/840/2010	19/11/2019	HAMIDKHAN MAHMADHAN,JAINABBIBI WD/O HAMIDKHAN,AMIRKHAN HAMIDKHAN,ZINNATBIBI HAMIDKHAN,ZARINABIBI HAMIDKHAN,SHAHINBIBI HAMIDKHAN,SHAHISTABIBI HAMIDKHAN	MR MA BUKHARI	ABDULSAKUR ABDULGAFUR SHIAKH,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX(N),MR PALAK H THAKKAR
29642	FA/850/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSANG KABHAISANG THROUGH HEIRS,SHARDABEN KHUMANSINH,GHANSHYAMBHAI KHUMANSINH,SANJAYKUMAR KHUMANSINH,PRAVINBHAI KHUMANSINH,PANJANBEN KHUMANSINH	,MR MM SAIYED
29643	FA/851/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI KALABHAI,BHANUBEN NAGINBHAI,SUNITABEN NAGINBHAI,AJAYBHAI NAGINBHAI,SANGITABEN NAGINBHAI,RAMESHBHAI MATHURBHAI,SURESHBHAI MATHURBHAI	
29644	FA/852/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG RAYSANG,	
29645	FA/853/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JEKORBEN BHAGAWANKABHAI,	
29646	FA/854/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI FATESANG,	
29647	FA/855/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI ZAVERBHAI,	
29648	FA/856/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI FAKIRBHAI THROUGH HEIRS,RAMANBHAI SOMABHAI,CHHOTUBHAI SOMABHAI,BUDHABHAI SOMABHAI,PRABHATBHAI SOMABHAI,SITABEN SOMABHAI	
29649	FA/857/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHISING URPHE SHANKARBHAI DALPATBHAI,	
29650	FA/858/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI MANSANG,	

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29651	FA/859/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADABEN CHHAGANBHAI THROUGH HEIRS,FULABHAI CHHAGANBHAI	
29652	FA/860/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI MAVSANG THROUGH HEIRS,MANGALBHAI SHANABHAI,VIKRAMBHAI SHANABHAI,SITABEN SHANABHAI,RAMIBEN SHANABHAI	
29653	FA/861/2010	11/05/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGRAJ KALUBHA THROUGH HEIRS,HEMLATABEN DILIPSINH,YUVRAJSINH DILIPSINH,MEHULKUMAR DILIPSINH THROUGH GUARDIAN -HEMLATABEN DILIPSINH,HANSABEN PRATAPSINH,HARDEEPSINH PRATAPSINH	
29654	FA/863/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGBHAI RASANGBHAI CHAUDHARY & LAVJIBHAI RASANGBHAI,	MR AV PRAJAPATI
29655	FA/864/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI BECHARBHAI CHAUDHARY,GANDABHAI DEVJIBHAI CHAUDHARY THROUGH THEIR ADMINISTRATOR,GANDABHAI DEVJIBHAI CHAUDHARY	,MR AV PRAJAPATI
29656	FA/865/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALSANGBHAI SENDHABHAI CHAUDHARY,KANTABEN SHANKERBHAI CHAUDHARY,ASMITABEN SHANKARBHAI CHAUDHARY,HARDIKBHAI SHANKARBHAI CHAUDHARY,TEJASKUMAR CHAUDHARY MINOR-THROUGH,KAUSHIKKUMAR SHANKERBHAI CHAUDHARY (MINOR) THROUGH,MAFATLAL JIVRAMBHAI CHAUDHARY,BHAGWANBHAI SHANKERBHAI CHAUDHARY,PRAVINBHAI SHANKERBHAI CHAUDHARY	MR AV PRAJAPATI
29657	FA/866/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI SHANKARBHAI CHAUDHARY,	MR AV PRAJAPATI
29658	FA/867/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI NARSANGBHAI CHAUDHARY,	MR AV PRAJAPATI
29659	FA/868/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI DALSANGBHAI CHAUDHARY,	MR AV PRAJAPATI
29660	FA/869/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGUBHAI BECHARBHAI CHAUDHARY,REVABHAI NARAYANBHAI CHAUDHARY	MR AV PRAJAPATI
29661	FA/870/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSINHBHAI MOTIBHAI CHAUDHARY L.R.OF MOTIBHAI R CHAUDHARY,JAYANTIBHAI MOTIBHAI CHAUDHARY L.R OF MOTIBHAI R CHAUDHARY,BACHUBHAI MOTIBHAI CHAUDHARY L.R.OF MOTIBHAI R CHAUDHARY,VITHALBHAI MOTIBHAI CHAUDHARY L.R OF MOTIBHAI R CHAUDHARY,KANUBHAI MOTIBHAI CHAUDHARY L.R.OF MOTIBHAI R CHAUDHARY,AMBABEN MOTIBHAI CHAUDHARY L.R.OF MOTIBHAI R CHAUDHARY	MR AV PRAJAPATI
29662	FA/871/2010	15/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI RAMJIBHAI CHAUDHARY AS LEGAL HEIR OF,	MR AV PRAJAPATI
29663	FA/872/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S KHODABHAI FULJIBHAI,SHANKERBHAI FULJIBHAI,VALJIBHAI FULJIBHAI,VISHNUBHAI BABABHAI,MANSANGBHAI FULJIBHAI,GANESHBHAI FULJIBHAI	MR AV PRAJAPATI,MR MAHESH P PATEL
29664	FA/873/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S SHANKERBHAI RAMJIBHAI CHAUDHARI,VITHALBHAI RAMJIBHAI CHAUDHARI,SONIBEN RAMJIBHAI,JATANBEN RAMJIBHAI,RAIBEN CHAUDHARI	RULE SERVED,UNSERVED EXPIRED (R)
29665	FA/874/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S MANSANGH SHANKERBHAI,AMRUTBHAI RASANGBHAI,MAGANBHAI VIRSANGBHAI,JOTABHAI KHODABHAI,NANJIBHAI RAMESHBHAI,NINUBHAI SHIVRAM,SAGRAMBHAI DAHYABHAI,NATHUBHAI,KANUBHAI SHIVRAM,RAIBEN SHIVRAM,GALABEN NATHUBHAI	RULE SERVED,UNSERVED EXPIRED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29666	FA/875/2010	03/08/2015	PATEL RAJENDRAKUMAR HARJIVANDAS,	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
29667	FA/876/2010	16/01/2015	GAJENDRASINH HEMTUJI CHAVDA,	MR MP SHAH,MS. KRUTI M SHAH	PEENAKUNVER W/O GAJENDRASINH HEMTUJI,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR
29668	FA/888/2010	20/04/2010	GUJARAT FIBROTECH (INDIA) LTD,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	BANK OF INDIA,AUTHORISED OFFICER BANK OF INDIA	
29669	FA/893/2010	30/06/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SURESHBHAI SHANKERBHAI PARMAR,RAIBEN WD/O SURESHBHAI SHANKERBHAI PARMAR,MINOR HETALBEN SURESHBHAI PARMAR,MINOR KAILASBEN SURESHBHAI PARMAR,MINOR LAXMIBEN SURESHBHAI PARMAR,MINOR JYOTSNABEN SURESHBHAI PARMAR,MINOR KALPESHBHAI SURESHBHAI PARMAR,MINOR URMILABEN SURESHBHAI PARMAR,SHANKERBHAI KALABHAI PARMAR,SANTOKBEN KALABHAI PARMAR	,NOTICE SERVED,(MR PARESH M DARJI)
29670	FA/894/2010	14/05/2010	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MOHMAD ILIAS MAHMADHASAM KURESHI,DIVISIONAL MANAGER,VIMUBEN WD/O BHIKHAGAR BACHUGAR GOSWAMI,VIJAYGAR S/O BHIKHAGAR GOSWAMI MINOR THROUGH VIMUBEN WD/O,RAVIGAR S/O BHIKHAGAR GOSWAMI MINOR THROUGH VIMUBEN WD/O,BACHUBGAR @ BACHUGIRI KASHIGIRI GOSWAMI F/O BHIKHAGAR,SAVITABEN BACHUGAR GOSWAMI M/O BHIKHAGAR BACHUGAR	RULE SERVED BY DS
29671	FA/895/2010	19/07/2016	UNITED INDIA INSURANCE COMPANYLTD,	(MR MAULIK J SHELAT)	RAJLIBEN RAISINGBHAI RATHWA,JINDUBHAI BHANGDABHAI RATHWA,KHIMJIBHAI KAGADIYABHAI RATHWA	RULE SERVED,MR VD PARGHI,MR DM DEVNANI
29672	FA/897/2010	16/12/2010	SATTAR FAKIRMAMMAD SODHA,	MR.HIREN M MODI	STATE OF GUJARAT,MAIN SECRETARY,SECRETARY,CIVIL SURGON,PIYUSH JANSARI	,GOVERNMENT PLEADER,NOTICE SERVED,MR ANSHIN H DESAI
29673	FA/899/2010	13/07/2010	BANK OF BARODA,	MR JAYESH A DAVE	GUJARAT STATE CO-OPERATIVE MARKETING FEDRATION LIMITED,SAVLI TALUKA CO-OPERATIVE PURCHASE & SALES UNION LTD	,MR DIPAN DESAI
29674	FA/900/2010	14/06/2011	RAMANBHAI MAFATBHAI SOLANKI,	MR ASHOK N PARMAR	SUSHILABEN RAMANBHAI SOLANKI,	MR CB DASTOOR
29675	FA/901/2010	04/02/2020	ABDULGAFARBHAI SHUBHRATIBHAI LUHAR,SHENAJBANU-WD/O ABDULGAFARBHAI SHUBHRATIBHAI LUHAR(WIFE),KANIJ ABDULGAFARBHAI LUHAR(SON) MINOR,VARIS ABDULGAFARBHAI LUHAR(SON) MINOR,BABO(BOY) ABDULGAFARBHAI LUHAR(SON)MINOR	MR RAJESH K SHAH	NATWARBHAI MANIBHAI PATEL,SABARKANTHA JILLA SAHAKARI DUDH UTPADAKSANGH LTD.,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR KETAN D SHAH,MR DAKSHESH MEHTA
29676	FA/902/2010	28/01/2015	WOOD PAPERS LTD.,KASHYAP ARVINDBHAI PATEL,HITESH AMBALAL PATEL, EX-EMPLOYEE	MR YATIN SONI	SOUTH GUJARAT VIJ CO LTD. (DAKSHIN GUJARAT VIJ CO LTD),	MR DIPAK R DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29677	FA/906/2010	24/12/2010	SHRINATH ASSOCIATES,	VIRAL K SHAH	SUKHDEV MANISHANKER DEVASHRAYI,JAYANTKUMAR MANISHANKER DEVASHRAYI,RAMESHKUMAR MANISHANKER DEVASHRAYI,KAILASHBEN WD/O RAMESHBHAI MANISHANKER,PANKAJBHAI RAMESHBHAI DEVASHRAYI,MUKESHBHAI RAMESHBHAI DEVASHRAYI,BHAVINIBEN D/O RAMESHBHAI MANISHANKER,RASHMIKABEN D/O MANISHANKER DEVASHRAYI,MINOR MANANBHAI PARESHKUMAR PATHAK, THROUGH PARESHKUMAR,POOJA PARESHKUMAR PATHAK,MANSI PARESHKUMAR PATHAK,SURYAKANT BHIKHALAL UPADHYAY,SOMABHAI JESINGBHAI PATEL,BHAVNABEN JAYANTILAL DEVASHRAYI	,NOTICE SERVED,MR BHARAT T RAO,MR VIJAY N RAVAL
29678	FA/910/2010	12/03/2015	DAXABEN PARSHOTTAMBHAI L.H.OF PARSHOTTAMBHAI HARIBHAI,DEEPAKBHAI PARSHOTTAMBHAI L.H.OF PARSHOTTAMBHAI HARIBHAI,KIRTIBEN PARSHOTTAMBHAI L.H.OF PARSHOTTAMBHAI HARIBHAI	MR TUSHAR L SHETH	LERUJI DINAJI BHATI (VANJARA),SOGAJI ALIAS CHHOGAJI BHATI (VANJARA),ORIENTAL INSURANCE CO.LTD	NOTICE SERVED,MR RITURAJ M MEENA
29679	FA/913/2010	31/07/2019	NEW INDIA ASSURANCE COMPANY LIMITED GODHRA,	MR VIBHUTI NANAVATI	DINESHKUMAR SHRIRAM SUBHAG YADAV [DELETED],SABHAPAT RAMDEV YADAV,HIMMATSINH NATHABHAI SUTHR,NIKHILBHAI KANTILAL PATHAK,NIRAJ NIKHILKUMAR PATHAK(MINOR) THROUGH NIKHILBHAI K PATHAK,MIT NIKHILKUMAR PATHAK (MINOR)THROUGH NIKHILBHAI K PATHAK,SUDHABEN KANTILAL PATHAK	,RULE SERVED,MR MTM HAKIM,MR. SABIR B SAIYYAD
29680	FA/914/2010	29/06/2010	BHURABHAI LEMBABHAI DAMOR,	MR.HIREN M MODI	AMRAJI FULAJI MAKWANA,GUJARAT ROAD TRANSPORT CORPORATION	NOTICE SERVED,MRS VASAVDATTA BHATT
29681	FA/915/2010	16/08/2010	SPECIAL LAND ACQUITION OFFICER,THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIVAN RAMJIBHAI,CHHATRASINH RAMJIBHAI,PRABHATSINH RAMJIBHAI,AMRUTBEN RAJIBHAI SINCE DECD. THRO' HEIRS,BHIKHIBEN RAMJIBHAI,GAURIBEN RAMJIBHAI	,MS ANU S VERMA
29682	FA/916/2010	01/07/2015	FOOD CORPORATION OF INDIA LIMITED,ZONAL MANAGER (WEST),SENIOR REGIONAL MANAGER,DISTRICT MANAGER	MR HAMESH C NAIDU	SHRAMIK SATHI MAZDOOR SAHAKARI MANDALI LIMITED,	MR HARNISH V DARJI
29683	FA/919/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MADHUBEN MANILAL ROHIT,SANJAYKUMAR MANILAL ROHIT,VIJAYKUMAR MANILAL ROHIT,MOHANBHAI MAVJIBHAI ROHIT,MULIBEN MOHANBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MR ASUTOSH M DESAI,MR. KANJIBHAI M BHUT
29684	FA/920/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JADIBEN RATNABHAI ROHIT,JETHABHAI RATNABHAI ROHIT,REVABHAI RATNABHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29685	FA/921/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NAGINBHAI PURSHOTTAMBHAI ROHIT,MINOR MITTALBHAI NAGINBHAI ROHIT, THROUGH GIRISHBHAI KHUSAL,MINOR PRIYANKABEN NAGINBHAI ROHIT, THROUGH GIRISHBHAI KHUSAL,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	,NOTICE SERVED,MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29686	FA/922/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JADIBEN RATNABHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29687	FA/923/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATILAL VALJIBHAI ROHIT,RATNABEN RATILAL ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29688	FA/924/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MADHIBEN JIVANBHAI ROHIT,ASHOKBHAI JIVANBHAI ROHIT,ISHWARBHAI JIVANBHAI ROHIT,RAJESHBHAI JIVANBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMAD SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT
29689	FA/925/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HANSABEN REVABHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT
29690	FA/926/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NANDABEN LAXMANBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29691	FA/927/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KAPILABEN AMUBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29692	FA/928/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	LALITABEN UMEDBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT
29693	FA/929/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SULEMAN @ SALIMBHAI KASAMBHAI SONI,HALIMABIBI SULEMAN SONI,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29694	FA/930/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PURSHHOTAMBHAI ODHAVBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29695	FA/931/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ANITABEN RAMESHBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29696	FA/932/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DHANABHAI PREMABHAI VANKER,KANCHANBEN DHANABHAI VANKER,JAGDISHBHAI DHANABHAI VANKER,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,MRS VASAVDATTA BHATT,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29697	FA/933/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	CHANDUBHAI PUJABHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29698	FA/934/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAKESHBHAI DALPATBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29699	FA/935/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRADIPBHAI PURSHHOTAMBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29700	FA/936/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AMBUBHAI LAXMANBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT
29701	FA/937/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	REVABHAI RATNABHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29702	FA/938/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NATHABHAI KOYAJIBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29703	FA/939/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SANJAYKUMAR KHUSALBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29704	FA/940/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DAXABEN DALPATBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29705	FA/941/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NAGINBHAI PURSHHOTAMBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT
29706	FA/942/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KAMLESHBHAI CHANDUBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29707	FA/943/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MUJIBHAI KOYAJIBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT
29708	FA/944/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NATUBHAI HASANBHAI ROHIT GUARDIAN OF MINOR RAKESHBHAI NATU,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29709	FA/945/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	CHHAGANBHAI PURSHOTAMBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29710	FA/946/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ZAVERBHAI DHANABHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT
29711	FA/947/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PUSHPABEN CHANDUBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29712	FA/948/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MANISHABEN DALPATBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29713	FA/949/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SANJAYBHAI KUSHALBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED
29714	FA/950/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRIYANKA NAGINBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	,NOTICE SERVED,MRS VASAVDATTA BHATT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29715	FA/951/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NATVARBHAI HASANBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MR.RAJESH B SONI,PRATIKSHA D GUPTA
29716	FA/952/2010	13/06/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHESHBHAI GORDHANBHAI ROHIT,S T BUS NO GJ-1-Z-3618,GUJARAT STATE ROAD TRANSPORT CORPORATION,TEMPO NO GJ-6-V-6772, MAHAMMED SIDDIQ A SHAIKH	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT
29717	FA/953/2010	25/06/2010	RANCHODBHAI NANJIBHAI,FULABHAI NANJIBHAI,GHUSABHAI NANJIBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29718	FA/954/2010	25/06/2010	KADVABHAI NARANBHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29719	FA/955/2010	25/06/2010	GHUSABHAI NANJIBHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29720	FA/956/2010	25/06/2010	POPATBHAI KHIMABHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29721	FA/957/2010	25/06/2010	JAMAL VIRA,POLA VIRA	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29722	FA/958/2010	25/06/2010	VASHRAM ARJAN DOBARIA,BHIMJI PARBAT,VINOD SHAMBHUBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29723	FA/959/2010	25/06/2010	HARIBHAI VALABHAI,NARANBHAI VALABHAI,VAJUBHAI HARIBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29724	FA/960/2010	25/06/2010	RAMBHAI DOSABHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29725	FA/961/2010	25/06/2010	CHAGANBHAI GORDHANBHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29726	FA/962/2010	25/06/2010	LAKHABHAI NATHUBHAI,GOVINDBHAI LAKHABHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29727	FA/963/2010	25/06/2010	KARSANBHAI PREMJIBHAI,JAGDISHBHAI KARSANBHAI,CHANDUBHAI KARSANBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29728	FA/964/2010	25/06/2010	VINODBHAI SHAMBHUBHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29729	FA/965/2010	25/06/2010	JASMATBHAI MADHABHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS

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29730	FA/966/2010	25/06/2010	BHANABHAI MADHABHAI THROUGH KHIMJIBHAI BHANUBHAI,GORDHANBHAI BHANUBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29731	FA/967/2010	25/06/2010	VASHRAMBHAI ARJANBHAI RADADIA,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29732	FA/968/2010	25/06/2010	CHUNILAL MANJIBHAI GHADUK,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
29733	FA/969/2010	09/08/2010	RAJENDRA RATILAL DALAL,	MR VL THAKKAR	DHARMISTHABEN WD/O REJENDRA R DALAL & D/O BABULAL KAMDAR,	MS DHARA M SHAH,MR SHIVANG M SHAH
29734	FA/971/2010	16/07/2010	NATWARLAL NARANDAS PAREKH,	MR DM THAKKAR	PRAVINBHAI GANDABHAI PATEL,BANSIBHAI GANDABHAI PATEL,VINODBHAI CHUNILAL PATEL,NUTAN JAYHIND CO.OP.HOUSING SOCIETY LTD(PROPOSED).,ADIBEN THE WD/O CHATURBHAI NARANBHAI,KALAVATIBEN THE DAUGHTER OF CHATURBHAI NARANBHAI,KANTABEN THE DAUGHTER OF CHATURBHAI NARANBHAI,VIDHIYABEN WD\O KANTILAL NARANBHAI,RAJNIKANT SON OF KANTILAL NARANDAS PATEL,SURESHKUMAR SON OF KANTILAL NARANDAS PATEL	
29735	FA/972/2010	16/02/2016	BHIMJI VAKHTAJI BARA,VISHAL BHIMJI BARA MINOR,VIPUL BHIMJI BARA MINOR,KULDIP BHIMJI BARA MINOR,AZAD BHIMJI BARA	MR PRAVIN GONDALIYA	JAYANTIBHAI LAXMANBHAI ASARI,MAHESHBHAI VALJIBHAI PANDYA,ORIENTAL INSURANCE COMPANY	MR R.K.MANSURI,MS KARUNA V RAHEVAR
29736	FA/973/2010	18/06/2010	MEHULBHAI SHANKERBHAI BHANUSHALI,	MR VAIBHAV N SHETH	MEHULKUMAR BABULAL VAKHARIA,HETAL METAL INDUSTRIES,NEW INDIA ASSURANCE CO LTD	,MR SHALIN N MEHTA
29737	FA/974/2010	18/06/2010	ALPESHKUMAR LAXMISHANKER RAVAL,	MR VAIBHAV N SHETH	MEHULKUMAR BABULAL VAKHARIA,HETAL METAL INDUSTRIES,NEW INDIA ASSURANCE CO LTD	,MR SHALIN N MEHTA
29738	FA/982/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BAI SAVITABEN WD/O MOHANJI DEVAJI MARVADI,MINOR MIRABEN MOHANJI MARVADI,MINOR GAURIBEN MOHANI MARVADI,MINOR JITENDRAKUMAR MOHANJI MARVADI,MINOR MUKESHKUMAR MOHANJI MARVADI,DRIVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	RULE SERVED
29739	FA/983/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SARTANBEN WD/O BUDHABHAI MANSUKHBHAI BARIA KOLI,KANAKSINH S/O BHUDHABHAI MANSUKHBHAI BARIA,PARVATIBEN D/O BHUDHABHAI MANSUKHBHAI BARIA,BUPENDRASINH S/O BUDHABHAI MANSUKHBHAI BARIA,MANGALSINH S/O BUDHABHAI MANSUKHBHAI BARIA,DRIVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	,RULE SERVED,(MR SK BUKHARI)
29740	FA/984/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ANSUBEN WD/O SHANABHAI ANOPBHAI BARIA (KOLI),HANSABEN D/O SHANABHAI BARIA AMENDED BELOW EXH.16,MINOR SHOBHABEN D/O SHANABHAI BARIA,MINOR MANISHABEN D/O SHANABHAI BARIA,MINOR PARUBEN D/O SHANABHAI BARIA,ANOPSINH ABHESINH BARIA DELECTED BELOW EXH.16,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, MAHEBUB SULEMAN GANCHI,ONWER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	,RULE SERVED,(MR SK BUKHARI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29741	FA/985/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HIRABEN WD/O ABHESINH RAMJIBHAI BARIA, DELETED BELOW EXH.16,BHAVSINH D/O ABHESINH BARIA,SAVITABEN D/O DHANABHAI ABHESINH BARIA, AMENDED BELOW EXH.15,DRIVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,ONWER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	,RULE SERVED,(MR SK BUKHARI)
29742	FA/986/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HIMATSINH S/O SABURBHAI BARIA KOLI,MINOR AMITABEN D/O HIMATSINH BARIA,MINOR HARSHADKUMAR S/O HIMATSINH BARIA,MINOR KALYANKUMAR S/O HIMATSINH BARIA,DIRVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17 T-3110, SABBIRHUSSEIN PADA	RULE SERVED,(MR SK BUKHARI)
29743	FA/987/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KAMLABEN W/O SARDARSINH BARIA(KOLI),DRIVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	RULE SERVED
29744	FA/988/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SARDARSINH KANJIBHAI BARIA (KOLI),DRIVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	RULE SERVED
29745	FA/989/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NANDABEN BALVANTBHAI AMENDMENT BELOW EXH.14,DIRVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	RULE SERVED
29746	FA/990/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR AMITABEN THRO.HER GUARDIAN HER FATHER,DIRVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	RULE SERVED
29747	FA/991/2010	30/10/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHATURIBEN WD/O SABURBHAI MANDOL,MINOR RAMILABEN GEMABHAI MANDOL,MINOR ARVINDBHAI GEMABHAI MANDOL,SUMLIBEN WD/O GEMABHAI SABURBHAI MANDOL, BELOW EXH. 19,MINOR PRAVINBHAI GEMABHAI MANDOL, BELOW EXH.19.,DRIVER OF MOTOR TRUCK NO.GJ-17T-3110, MAHEBUB SULEMAN GANCHI,OWNER OF MOTOR TRUCK NO.GJ-17-T-3110, SABBIRHUSSEIN PADA	RULE SERVED,SERVED BY AFFIX. (R),(MR SK BUKHARI)
29748	FA/992/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BAROT NATUVERLAL DIED THROGH HIS HEIRS,BAROT BHAVESHKUMAR NATUVERLAL,CHAUDHARI BABUBHAI BECHARBHAI,GOVINDBHAI GHEMERBHAI CHAUDHARI	RULE SERVED,SERVED BY AFFIX. (R),MR JM BAROT
29749	FA/993/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BAROT MANJULABEN NATUVERLAL DIED THRO' HER LEGAL HEIRS OF,BAROT BHAVESHKUMAR NATUVERLAL,CHAUDHARI BABUBHAI BECHARBHAI,GOVINDBHAI GHEMERBHAI CHAUDHARI	RULE SERVED,MR JM BAROT
29750	FA/994/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BAROT NATUVERLAL DIED THROGH HIS HEIRS,ALPABEN NATUVERLAL,ARVINDKUMAR MOHANLAL,CHAUDHARI BABUBHAI BECHARBHAI I,GOVINDBHAI GHEMERBHAI CHAUDHARI	RULE SERVED,MR JM BAROT
29751	FA/995/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JYOSNABEN MOHANBHAI VANKAR(DECEASED) THROUGH DALABHAI MOHANB,CHAUDHARI BABUBHAI BECHARBHAI,CHAUDHARI BABUBHAI BECHARBHAI,GOVINDBHAI GHEMERBHAI CHAUDHARI	RULE SERVED,MR TEJAS P SATTA

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29752	FA/996/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JYOSNABEN MOHANBHAI VANKAR DIED THROGH HER HEIRS VANKAR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO-GJ-2T-8959,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO-GJ-2T-8959	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29753	FA/997/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHIMANBHAI JALABHAI VANKAR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29754	FA/998/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJUBHAI@RAJESHBHAI DAVABHAI VANKAR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29755	FA/999/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAHIBEN DALABHAI VANKAR],CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GH-2T-8959	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29756	FA/1000/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KAMLESHBHAI BHEMABHAI HARIJAN,CHAUDHARI BABUBHAI BECHARBHAI TRACTO NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29757	FA/1001/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VANKAR MOMIBEN WD\O NARSINGBHAI UGRABHAI,REVIBEN MINOR,VANKAR PUSHPABEN MINOR,VANKAR KAMLABEN MINOR,VANKAR GAURIBEN MINOR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED,SERVED BY AFFIX. (R),MR. YOGENDRA THAKORE
29758	FA/1002/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	REVABEN DENDHABHAI HIRABHAI RAVAL DIED THROGH HER HEIRS RAVA,RAVAL GOBARBHAI SENDHABHAI MINOR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED,SERVED BY AFFIX. (R),MR GAURAV K MEHTA,MS ASHLESHA M PATEL
29759	FA/1003/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAVAL SAMUBEN KHODABHAI,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED,MR GAURAV K MEHTA,MS ASHLESHA M PATEL
29760	FA/1004/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYESHBHAI HIRALAL PARMAR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED
29761	FA/1005/2010	04/05/2017	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAH BINABEN SANJAYKUMAR,HEMABEN SANJAYKUMAR MINOR,CHAUDHARI BABUBHAI BECHARBHAI TRACTOR NO.GJ-2T-8959,GOVINDBHAI GHEMERBHAI CHAUDHARI TRACTOR NO.GJ-2T-8959	RULE SERVED,MR JIGAR G GADHAVI
29762	FA/1006/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SENMA BHIKHABHAI AMTHABHAI,	UNSERVED EXPIRED (R)
29763	FA/1007/2010	12/11/2016	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI ALUBHAI MOTIBHAI,SIPAI SHERKHANBHAI ALUBHAI	,RULE SERVED
29764	FA/1008/2010	12/11/2016	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI ALUBHAI HASANBHAI,SIPAI AMINABEN ALUBHAI,SIPAI RAHIMBHAI ALUBHAI,SIPAI KALUBHAI ALUBHAI,SIPAI AKBARBHAI ALUBHAI,SIPAI JENABEN ALUBHAI	,RULE SERVED
29765	FA/1010/2010	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI BHIKHABHAI JAHAGIRBHAI MADUBHAI,	RULE SERVED

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29766	FA/1011/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI NASIBBHAI DADUBAHI,	UNSERVED EXPIRED (R)
29767	FA/1012/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI AMINABEN HETABHAI,SIPAI RAHIMBHAI HETABHAI	,RULE SERVED
29768	FA/1013/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR DEVUJI BABAJI THAKOR ISAJI BABAJI,	RULE SERVED
29769	FA/1014/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI JAMABHAI IDABHAI,SIPAI KARIMBHAI IDABHAI	RULE SERVED
29770	FA/1015/2010	12/11/2016	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI MAMUDBHAI AMIRBHAI,	RULE SERVED
29771	FA/1016/2010	12/11/2016	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI RUSTAMBHAI NATHUBHAI,	RULE SERVED
29772	FA/1018/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI ABHRAMBHAI AMIRBHAI,	RULE SERVED
29773	FA/1019/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKOR MAGANJI LAVJI,THAKOR MALJIBHAI MAGANJI,THAKOR KUNVARBEN MAGANJI,THAKOR RAMUBEN MAGANJI,THAKOR MANGUBEN MAGANJI	,RULE SERVED
29774	FA/1020/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI UMARBHAI AMIRBHAI,	RULE SERVED
29775	FA/1021/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI HASUBHAI JIVABHAI,	RULE SERVED
29776	FA/1022/2010	12/11/2016	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SIPAI PUNJABHAI DADUBHAI,SIPAI HASULBHAI PUNJABHAI,SIPAI NANIBEN PUNJABHAI,SIPAI ADUBHAI PUNJABHAI,SIPAI MAMUDBHAI PUNJABHAI,SIPAI AKBARBHAI PUNJABHAI	,RULE SERVED,UNSERVED EXPIRED (R)
29777	FA/1024/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABHAI MORARBHAI,	RULE SERVED
29778	FA/1025/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI ISHWARLAL,	RULE UNSERVED
29779	FA/1026/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOSHI VISHVANATH VITTHALBHAI THRO.HIS POSSESSOR AND ADMA,PATEL AMRUTLAL KARSANDAS	,MR AV PRAJAPATI
29780	FA/1027/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI JOITARAM,	MR AV PRAJAPATI
29781	FA/1028/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KASHIBEN PARSHOTTAMDAS THRO HIS ADMINISTRATOR,PATEL MAHENDRABHAI PARSHOTTAMDAS	,RULE UNSERVED
29782	FA/1029/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI ISHWARBHAI,	RULE UNSERVED
29783	FA/1030/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARLAL SHIVRAM,	RULE UNSERVED
29784	FA/1031/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI BHAGABHAI,	RULE SERVED
29785	FA/1032/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT TEJAJI KALUJI THRO. HIS ADMINISTRATOR,RAJPUT NATVARJI CHATURJI	,RULE UNSERVED
29786	FA/1033/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIKAMBHAI PRABHUVABHAI THRO. HIS ADMINISTRATOR,PATEL KANAIYALAL JOITARAM	,RULE UNSERVED
29787	FA/1034/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI REVABHAI,	RULE UNSERVED
29788	FA/1035/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOSHI NARMADABEN CHANDULAL,	RULE SERVED
29789	FA/1036/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JOSHI VISHWANATH VITTHALBHAI,PATEL AMRUTBHAI KARSANDAS	,RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29790	FA/1037/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED RAJPUT MANGALJI KANAJI,RAJPUT RAJUJI MANGALJI	,RULE UNSERVED
29791	FA/1038/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI AMBARAM,	RULE UNSERVED
29792	FA/1039/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT SHANKARJI GALABJI KALUJI,	RULE UNSERVED
29793	FA/1040/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI PITAMBAR, DIED THROUGH HIS LEGAL HEIR PATEL,	RULE UNSERVED
29794	FA/1042/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PARVATIBEN VITHALBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29795	FA/1043/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHAILALBHAI JERAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29796	FA/1044/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	AMBALAL ANOPBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29797	FA/1045/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PANNALAL CHANGANLAL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29798	FA/1046/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	UJIBEN ANOPKHUSHAL SINCE DECD THROUGH HEIR AMBALAL ANOPBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29799	FA/1047/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	VITHALBHAI DAJIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29800	FA/1048/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	LAKHIBEN BHAGA BHAGVAN SINCE DECD. THROUGH HEIR MOHAN BAGA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29801	FA/1049/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	SOMA BABAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29802	FA/1050/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANGIBEN BECHARIYA MALPANI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29803	FA/1051/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	THAKOR MAGAN PATEL SINCE DECD. THROUGH HEIRSS,MANJILA THAKOREBHAI,KAMLESH THAKOREBHAI,HITESH THAKOREBHAI,DHARMISTHA THAKOREBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29804	FA/1052/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MAGANBHAI JERAMBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29805	FA/1053/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PREMANAND PARBHAUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29806	FA/1054/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	RASIKLAL MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29807	FA/1055/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANIYABHAI UKADIYABHAI SINCE DECD. THROUGH HEIRS,PANCHIBEN MANIYABHAI,SOMIBEN MANIYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29808	FA/1056/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANIYABHAI UKADIYABHAI SINCE DECD. THROUGH HEIRS,PANCHIBEN MANIYABHAI,SOMIBEN MANIYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29809	FA/1057/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	NATVARBHAI RANCHHODBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29810	FA/1058/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	DAHYABHAI HARIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29811	FA/1059/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	KASHIBEN BABUUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29812	FA/1060/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	RAMANBHAI HIMMATBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29813	FA/1061/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANHARBHAI CHIMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29814	FA/1062/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	CHATURBHAI HIMMATBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29815	FA/1063/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MAGANBHAI GOVINDBHAI SINCE DECD THROUGH HEIRS,RAMIBEN MAGANBHAI,DALSUKHBHAI MAGANBHAI,LAXMANBHAI MAGANBHAI,MANHARBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29816	FA/1064/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANGIBEN NATHUBHAI THROUGH HEIRS JEKORBEN NATHUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29817	FA/1065/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANGALBHAI RAVJIBHAI SINCE DECD. THROUGH HEIRS,DEVIBEN MANGALBHAI,ICHCHHABEN MANGALBHAI,DAHIBEN MANGALBHAI,CHANDUBHAI MANGALBHAI,PARVATIBEN MANGALBHAI,ARJUNBHAI MANGALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29818	FA/1066/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	KHARCHI GRAM TRUST P.A. ADAM SANKAR BALLUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29819	FA/1067/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	CHIMANBHAI MAKANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29820	FA/1068/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BABIBEN KADWABHAI AI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29821	FA/1069/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	HEIRS OF ZINYABHAI OLIYABHAI KANTIBHAI ZINYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29822	FA/1070/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	RAMESHBHAI THAKORBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29823	FA/1071/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	RANCHHODBHAI GIRDHARBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29824	FA/1072/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	DHAYABHAI VANMALIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29825	FA/1073/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	KARSANBHAI RAMJIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29826	FA/1074/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	SITABEN ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29827	FA/1075/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	NAGARBHAI KALIDASBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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29828	FA/1076/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	GOMAANBHAI KESHURBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29829	FA/1077/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHANIBEN ZAVERBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29830	FA/1078/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	JESANG BAKOR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29831	FA/1079/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	AMBALAL SAMALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29832	FA/1080/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	DALPATBHAI KARSANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29833	FA/1081/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	SURAJBEN DEVJIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29834	FA/1082/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	REVLA SHANKAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29835	FA/1083/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	JAYANTIBHAI BABUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29836	FA/1084/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	JASUBEN NARANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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29837	FA/1085/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	GOMANBHAI BALUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29838	FA/1086/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHAGVANBHAI NAROTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29839	FA/1087/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	KAMLABEN GOMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29840	FA/1088/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHAGWANBHAI NAROTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29841	FA/1089/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	REVLABHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29842	FA/1090/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANGIBEN HEIRS OF BARSANGBHAI LALIYABHAI,UKKADBHAI BARSANGBHAI,PUNIBEN BARSANGBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29843	FA/1091/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHIKHABHAI MADHAVBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29844	FA/1092/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PARBHU DAYAL SINCE DECD. THROUGH HEIRS,KALVATIBEN PARBHUBHAI,MANISHBHAI PARBHUBHAI,DHARMITABEN PARBHUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29845	FA/1093/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MOHANBHAI BHAGABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29846	FA/1094/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	ANILABEN KUMUDCHANDRA NANDKRISHNA GANDHI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29847	FA/1095/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	AMBALALBHAI KHUSHALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29848	FA/1096/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	JESANGBHAI DAHYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29849	FA/1097/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PARBHUBHAI RAMDAS,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29850	FA/1098/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	JERAMBHAI HANSJIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29851	FA/1099/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHAGWANBHAI GORDHANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29852	FA/1100/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MOHMMAD ISAP MAYAT,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29853	FA/1101/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	YUSUF MOHMMAD,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29854	FA/1102/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	RAMNBHAI HIMMATBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29855	FA/1103/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	GAYATRIBEN THAKORBHAI GANDHI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29856	FA/1104/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BABUBHAI CHIMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29857	FA/1105/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PARBHUBHAI RATANJI HEIRS OF DECD. RATANJI HIMMATJI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29858	FA/1106/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BALUBHAI KARSANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29859	FA/1107/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PARBHUBHAI BAVLABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29860	FA/1108/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	IBRAHIM SULEMAN GORI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29861	FA/1109/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	GOMANBHAI KESUR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29862	FA/1110/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	LAGHUBHAI LAKHIYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29863	FA/1111/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHAGVANBHAI KESURBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29864	FA/1112/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MOTICHAND PREMCHAND,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29865	FA/1113/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	DAHYABHAI NAROTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29866	FA/1114/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	AMRITBHAI TRIKAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29867	FA/1115/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	USMAN AHMAD GOTRI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29868	FA/1116/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	LADUBEN RAMJIBHAI PARSOTAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29869	FA/1117/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	GANESHBHAI HARIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29870	FA/1118/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	PARBHABHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29871	FA/1119/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	ISHWARBHAI THAKORBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29872	FA/1120/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MAGANBHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29873	FA/1121/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	BHAGVANBHAI CHIMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29874	FA/1122/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	GALATABHAI KILIYABHAI THROUGH HEIRS,PUNJIBEN GALATABHAI,SOMIBEN GALATABHAI,RAMJIBHAI GALATABHAI,SUNDERBEN GALATABHAI,DHANIBEN GALATABHAI,JAYSHREEBEN GALATABHAI,SAVITABEN GALATABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29875	FA/1123/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MANHARBHAI CHIMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29876	FA/1124/2010	24/01/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR MG NAGARKAR	MUSA ISMAIL GORI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED,MS VARSHA BRAHMBHATT,MS ASHA H BRAHMBHATT
29877	FA/1130/2010	19/06/2012	HARSHADBHAI THAKORBHAI AMIN,HEMALATABEN RASENDUBHAI AMIN,MRUDULABEN BALDEVBHAI PATEL	MR MC BHATT	KASHIBEN WD/O CHHOTABHAI ISHWARBHAI PATELWAS,MANUBHAI CHHOTABHAI,RENUKABEN D/O CHHOTABHAI ISHWARBHAI,CHANDULAL ISHWARBHAI	,MR JAYKAR B PATEL
29878	FA/1132/2010	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MAHENDRASING HARISING CHAUHAN,HARISING DOLSING CHAUHAN,BADAMIDEVI HARISING CHAUHAN,NARAYANSING HARISING CHAUHAN,YASHODA HARISING CHAUHAN, THROUGH HARISING DOLSING CHAUHAN,VINODBHAI BAVANJIBHAI VELHAR,SAJJANSING HARISING CHAUHAN,BABULAL PREMJIBHAI FULTARIYA	,RULE UNSERVED,MR PANKAJ R DESAI,MR Y J PATEL
29879	FA/1135/2010	06/08/2010	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	JETHIBEN CHINABHAI (DECEASED) THRO'CHINABHAI RANABHAI VAJA,RAMABHAI CHINABHAI VAJA,DEVAYATBHAI CHINABHAI VAJA,DAKI PANCHABBHAI NARANBHAI	NOTICE SERVED
29880	FA/1136/2010	06/08/2010	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	RATANBEN DAHYABHAI VAJA(DECEASED)THRO'DAHYA RANABHAI VAJA,MANOJBHAI DAHYABHAI VAJA(MINOR)THRO'DAHYABHAI RANABHAI VAJA,KAMLESH DAHYABHAI VAJA(MINOR) THRO'DAHYABHAI RANABHAI VAJA,DAKI PANCHABBHAI NARANBHAI	NOTICE SERVED
29881	FA/1137/2010	07/03/2012	JAYANTIBHAI TRIBHOVANDAS DECEASED THROUGH ALKABEN JAYA,SAMIRBHAI JAYANTIBHAI JOSHI	MR R.K.MANSURI	HITESHKUMAR VIRCHANDBHAI BHAMBHI,KAMLESHKUMAR VIRCHANDBHAI BHAMBHI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
29882	FA/1138/2010	26/11/2010	AJAYKUMAR SHANTILAL JAIN,	MR AMIT V THAKKAR	VIJAY CHIMANLAL SHAH,KHANJAN VIJAY SHAH	NOTICE SERVED BY DS
29883	FA/1140/2010	07/03/2012	RANJAYKUMAR MAHENDRA YADAV,	MR HARSHAD K PATEL	SATYENDRASING SHRI GOURISING YADAV,HARVANT S GAREVAL PROPRIETOR OF SATNAM MOVERS,NEW INDIA ASSURANCE COMPANY LTD THROUGH ITS DIVISIONAL	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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29884	FA/1141/2010	30/07/2010	NEW INDIA ASSURANCE CO LTD THROUGH DIVISIONAL MANAGER,	MS LILU K BHAYA	PITHABHAI PARBATBHAI BHUVA,JENTILAL SHIVAJIBHAI	
29885	FA/1142/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MULCHANDBHAI NARSINHBHAI(SINCE DEC'D THRO'HEIRS & LRS),HIRABEN WIFE,SHANKARBHAI (SON),AMRATBHAI (SON),CHANDUBHAI (SON),PATEL MANILAL NARSINHBHAI THROUGH HEIR,RAIBEN (WIFE),MITHABHAI (SON),ARVINDBHAI (SON),KOKILABEN,(DAUGHTER)	,RULE SERVED
29886	FA/1143/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOHANBHAI SHAMBHUBHAI,PATEL SHANTABEN MOTIRAM THRO' ADMINISTRATOR,PATEL MAFATLAL MOTIRAM THROUGH ADMINISTRATOR	RULE SERVED
29887	FA/1144/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATRAM MOTIRAM,PATEL SHANTABEN MOTIRAM THROUGH HEIR	RULE SERVED
29888	FA/1145/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAVINBHAI BABALDAS VASRAMDAS,	RULE SERVED
29889	FA/1146/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI PARSHOTTAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
29890	FA/1147/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI SHIVRAMDAS THROUGH HEIR,	RULE SERVED
29891	FA/1148/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL KARSANDAS,	RULE SERVED
29892	FA/1149/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI KANTILAL,	RULE SERVED
29893	FA/1150/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI CHHAGANBHAI,PATEL BABUBHAI CHHAGANBHAI,PATEL SOMABHAI CHHAGANBHAI (SINCE DEC'D THRO'HEIRS & LRS),NARMADABEN (WIFE) (DECEASED),DAKSHABEN (DAUGHTER),VIPULBHAI (SON)	,RULE SERVED,RULE UNSERVED
29894	FA/1151/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHURAM KASHIRAM,	MR AV PRAJAPATI
29895	FA/1152/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAM JOITRAM THROUGH HEIR,PATEL RAMBHAI JOITABHAI THRO'ADMINISTRATOR,PATEL AMRUTBHAI MANORBHAI THROUGH ADMINISTRATOR	RULE SERVED
29896	FA/1153/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL AMBARAM (SINCE DEC'D THRO'HEIRS & LRS),JADIBEN (WIFE),MAHENDRABHAI (SON),SURESHBHAI (SON),KIRITBHAI (SON),PATEL MANJULABEN GANGARAM	,NOTICE SERVED,RULE SERVED
29897	FA/1154/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI MOHANBHAI,	RULE SERVED
29898	FA/1155/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARLAL MAFATLAL,PATEL MUKESHBHAI MAFATLAL	RULE SERVED
29899	FA/1156/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHURAM GANGARAM,	RULE SERVED
29900	FA/1157/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI MAFABHAI,PATEL PRAHALADBHAI BABABHAI	RULE SERVED
29901	FA/1158/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAICHANDBHAI GANGARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL
29902	FA/1159/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI JIVRAMDAS,PATEL KANTIBHAI JIVRAMDAS	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29903	FA/1160/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MULCHANDBHAI BHAILAL,	MR AV PRAJAPATI
29904	FA/1161/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDRAKANT BABUBHAI,PATEL VISHNUBHAI BABUBHAI	RULE UNSERVED

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29905	FA/1162/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI PARSHOTTAMBHAI,	RULE SERVED
29906	FA/1163/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATBHAI SHANKARBHAI,PATEL MOHANBHAI SHANKARBHAI	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29907	FA/1164/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANGARAM HARGOVANDAS,PATEL RAMCHAND HARGOVANDAS THROUGH ADMINISTRATOR,PATEL ISHWARBHAI HARGOVANDAS THROUGH ADMINISTRATOR,PATEL VITTHALBHAI HARGOVANDAS THROUGH ADMINISTRATOR	RULE SERVED
29908	FA/1165/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI HALABHAI SENDHABHAI,	RULE UNSERVED
29909	FA/1166/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI BHAGAVANBHAI,	RULE SERVED
29910	FA/1167/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAROTTAMBHAI NARANDAS,PATEL MOHANBHAI NARANDAS,PATEL AMBARAM NARANDAS,PATEL DINESHBHAI JIVRAMBHAI,PATEL HIRABEN JIVRAMBHAI,PATEL LAKHUBHAI JOITARAM	RULE SERVED,UNSERVED EXPIRED (R),MR TEJAS P SATTA,MR JAYESH V PATEL
29911	FA/1168/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JOITABHAI BHAGAVANBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
29912	FA/1169/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPKUMAR SHANKARBHAI,	MR AV PRAJAPATI
29913	FA/1170/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI AMBARAM,	RULE UNSERVED
29914	FA/1171/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ALKESHBHAI KASHIRAM,PATEL CHATURBHAI RAMCHANDBHAI,PATEL MANORBHAI RAMCHANDBHAI,PATEL GIRISHBHAI KASHIRAM HIRA,PATEL AMBABEN KASHIRAM HIRA	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29915	FA/1172/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIBHOVAN CHATURDAS,	RULE UNSERVED
29916	FA/1173/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI ISHVARBHAI,PATEL JOITABHAI ISHVARBHAI,PATEL SOMABHAI ISHWARBHAI	RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
29917	FA/1174/2010	04/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI JOITABHAI,	RULE UNSERVED
29918	FA/1175/2010	26/08/2010	YUSUFKHAN HAMIDKHAN SHAIKH,	MR JM BAROT	JANI TUSHAR LALITKUMAR,JANI TUSHAR LALITKUMAR,NATIONAL INSURANCE COMPANY LIMITED	
29919	FA/1178/2010	16/08/2010	KHARADI BABUBHAI VAGHJIBHAI,	MR PRAVIN GONDALIYA	RAJENDRABHAI MOGABHAI BHAMBHI,PANCHAL VITHALBHAI MOHANBHAI,NEW INDIA INSURANCE COMPANY LTD	
29920	FA/1179/2010	21/07/2010	RITABEN HIMANSHURAI DESAI,	MR DHARMESH V SHAH	DIVISIONAL CONTROLLER,DEPOT MANAGER	
29921	FA/1182/2010	28/06/2010	NAYANBEN D\O SHIVSHANKAR JOSHIW\O DINESHBHAI GAURISHANKAR PU,	MR VISHWAS S DAVE	DINESHBHAI GAURISHANKAR PUROHIT,	
29922	FA/1183/2010	02/05/2014	CHIMANBHAI REVABHAI BHANGI,VITHALBHAI REVABHAI BHANGI,RAMESHBHAI REVABHAI BHANGI,BHARATBHAI REVABHAI BHANGI,BABUBHAI REVABHAI BHANGI	MR ASHISH M DAGLI	IMTIYAZ MIYA BHAIMIYA PATHAN,AFTAB HUSSAIN BHIKHUMIYA QURESHI,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
29923	FA/1185/2010	18/11/2010	RAJENDRABHAI CHATURBHAI BHOI,	MR MRUGEN K PUROHIT	GHANSHYAMBHAI NANUBHAI DODIYA,RAMJANBHAI MAHMOODBHAI,ORIENTAL INSURANCE COMPANY LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29924	FA/1186/2010	23/12/2010	INDRAJITBHAI VALLABHBHAI PATEL,	MR HM PARIKH,MR RASESH H PARIKH	SHANTABEN GOTHABHAI GOHEL,GORDHANBHAI GOTHABHAI GOHEL,SHANABHAI GOTHABHAI GOHEL,SUKHIBEN W/O GOTHABHAI MAHIJIBHAI,MANJULABEN D/O GOTHABHAI MAHIJIBHAI & W/O REVANDAS MAHIJI	MR RAJESH K SHAH
29925	FA/1187/2010	17/08/2010	BHUPATSINH ANARSINH DARBAR(THAKORE),BHIKHIBEN BHUPATSINH DARBAR(THAKORE)	MR. S. M. GOHIL	JEEVANJI A THAKORE,NEW INDIA INSURANCE CO LTD	
29926	FA/1188/2010	04/08/2010	NIMESHBHAI SURESHCHANDRA SWAMI,	MR GOVIND V PATEL	DILIPKUMAR GANGARAM PRAJAPATI,ALKESH HARIKRUSHAN SWAMI,JYOTSNABEN JAYANTILAL DAVE,BHANUPRASAD DAHYABHAI SWAMI,CHETAN SURENDRA SWAMI	
29927	FA/1189/2010	03/09/2010	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	VISABHAI BIJALBHAI DABHI,JITENDRA GIRDHARLAL JASHANI,BALVANTBHAI VISABHAI KOLI,VITHALBHAI BHAVANBHAI CHHAYANI	
29928	FA/1190/2010	09/08/2010	SANJAYBHAI CHANDUBHAI MALVI,	MR NK MAJMUDAR	VALIBHAI JAMALBHAI NANDALIYA,NATIONAL INSURANCE COMPANY,ASLAMBHAI ABDULBHAI DUDHALIYA	
29929	FA/1192/2010	05/05/2018	STATE BANK OF INDIA,	MR NAGESH C SOOD	FIROZ AMIRBHAI QURESHI [PROP OF UNITED STEEL AND PLASTO INDS.],	MR TULSHI R SAVANI
29930	FA/1193/2010	29/11/2010	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	DIGANT T JOSHIPURA,BRANCH MANAGAR MODI XEROX LIMITED,PROPRITER NIRAJ ENTERPRISE	NOTICE UNSERVED,RULE UNSERVED,MR SJ SHAH,MR ND SONGARA
29931	FA/1195/2010	05/04/2016	PATEL SHAMBHUBHAI VIRJIBHAI THROUGH P O A HOLDER VITHALBHA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	LABHUBHAI GIRDHARBHAI PATEL,UMMARBHAI NURUDDINBHAI	MR YN RAVANI
29932	FA/1199/2010	13/03/2013	VALLABHBHAI JERAMBHAI VANANI,	MR TULSHI R SAVANI	VITHTHALBHAI JADAVBHAI MANGUKIYA,SURESHBHAI VITHTHALBHAI MANGUKIYA,MANOJKUMAR KANTILAL SHAH,RUTURAJSINH JAGDISHSINH CHUDASAMA	MR VM DHOTRE,MR VISHWAS S DAVE
29933	FA/1200/2010	03/05/2010	TATHAGAT KHADI GRAMODHYOG & EDUCATION TRUST THRO'PRESIDENT,	MR MB PARIKH	KAVASJI DARASHA KARAKA,PICKERS LTD,NANDLAL NANJIBHAI MAGROLIYA,KANTILAL GONDALIYA	,MR AB MUNSHI
29934	FA/1201/2010	10/08/2010	A M C THROUGH MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	NARAYAN MANAGEMENT SERVICES PVT LTD,	(MR S N THAKKAR)
29935	FA/1203/2010	22/02/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD.,	MR VIBHUTI NANAVATI	NAUSHADBHAI MOINBHAI KADRI,HANIFBHAI @ HALIMBHAI DADAMAHMADBHAI MAKRANI,MINOR JAVED HANIFBHAI,AMINABHAI D MAKRANI DELETED,FARIDABEN BASIRBHAI BLOCH	,RULE SERVED,SERVED BY AFFIX. (R)
29936	FA/1204/2010	25/02/2016	ICICI LOMBARD GENERAL INS. CO LTD.,	MR VIBHUTI NANAVATI	MAVJIBHAI KARABHAI CHAVDA,RADHESHYAM @ GUNJAN RAMVILAS,RAMVILAS PATIRAM BHARDWAJ,PUSHPABEN RAMVILAS BHARDWAJ	,MR HARESH N JOSHI,MR PREMAL S RACHH
29937	FA/1205/2010	06/09/2010	ICICI LOMBARD GENERAL INS. CO. LTD.,	MR VIBHUTI NANAVATI	ANILBHAI BHURABHAI HATHILA,BHURABHAI DALABHAI HATHILA,SURTABEN WD/O RAKESHBHAI MAHESHBHAI NINAMA,MINOR SONALIBEN RAKESHBHAI NINAMA,MINOR PRITHVIRAJ RAKESHBHAI NINAMA,MINOR RITESHKUMAR RAKESHBHAI NINAMA,MAHESHBHAI GORCHANDBHAI NINAMA,RAMILABEN MAHESHBHAI NINAMA	RULE SERVED,MR MTM HAKIM
29938	FA/1206/2010	15/07/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NATVARSINH BALDEVSINH VAGHELA,HARSHADBHAI RAMANBHAI PATEL	MR SHAILESH C SHARMA,MR.HIREN M MODI
29939	FA/1208/2010	14/07/2010	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	JAY AMBE ENGINEERING,BIGNATH SHIVKUMAR RAMPASI	NOTICE SERVED,MRS YOGINI V PARIKH
29940	FA/1209/2010	30/11/2010	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ROMATBAI JAKARIYA SAMEJA WD/O NOORMAMAD SAMEJA & 1ST HEIR,IBRAHIM JAKARIA SAMEJA	NOTICE SERVED BY DS,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29941	FA/1210/2010	09/08/2010	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	KANAIYALAL MADHUSUDAN MAHANT,UNITED INDIA INS. CO. LTD. DELETED,NIRANJANBHAI AMBALAL THAKORE,RAJKUMARI WD/O NIRANJANBHAI THAKORE,JAY S/O NIRANJANBHAI THAKOR,NAMRATABEN D/O NIRANJANBHAI THAKORE,VIJAY S/O NIRANJANBHAI THAKORE	,DS AFF.NOT FILED (N),MR MTM HAKIM
29942	FA/1211/2010	05/05/2010	AHMEDABAD MUNICIPAL CORPORATION THRO SENIOR LEGAL ASSISTANT,	MR SAURABH G AMIN	GUJARAT ELECTRICITY BOARD,	MR DIPAK R DAVE
29943	FA/1212/2010	05/05/2010	AHMEDABAD MUNICIPAL CORPORATION THRO SENIOR LEGAL ASSISTANT,	MR SAURABH G AMIN	GUJARAT ELECTRICITY BOARD,	MR DIPAK R DAVE
29944	FA/1215/2010	05/05/2010	SINDHAV PRAKASHBHAI VARSANGBHAI,	MR MITESH R AMIN	UNION OF INDIA,RAILWAY DIVISIONAL MANAGER,ASSISTANT ENGINEER	
29945	FA/1218/2010	07/03/2012	ORIENTAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GENERAL,	MS KARUNA V RAHEVAR	BIPINBHAI PITAMBERBHAI RATHOD L.R. OF REKHABEN BIPINBHAI RAT,CHETAN @ KETAN BIPINBHAI RATHOD(MINOR) L.R. OF REKHABEN BIPI,VISHAL BIPINBHAI RATHOD L.R.OF REKHABEN BIPINBHAI RATH,ISHWARBHAI BHUDARBHAI GHATALIYA	NOTICE SERVED
29946	FA/1219/2010	24/02/2012	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	PUNABHAI MULABHAI CHAVDA,JASUBEN PUNABHAI CHAVDA,MINOR VIPUL PUANBHAI CHAVDA, THROUGH JASUBEN PUNABHAI CHAVDA,MINOR BHANUBEN PUNABHAI CHAVDA, THROUGH JASUBEN P CHAVDA,MINOR NARESH PUNABHAI CHAVDA, THROUGH JASUBEN P CHAVDA,RAMABHAI MULABHAI CHAVDA,VIJALBEN RAMABHAI CHAVDA	,SERVED BY RPAD (N),DS AFF.NOT FILED (R)
29947	FA/1220/2010	23/02/2012	VATSALYA ENTERPRISE,	MR.VARUN K.PATEL	MAHESHKUMAR JITENDRABHAI BHAVSAR,	MR SM SHUKLA
29948	FA/1221/2010	13/08/2010	SHALIBHADRA COTTED PRIVATE LIMITED,	(MR UTKARSH B JANI)	LAXMINARAYAN COTTON INDUSTRIES,	
29949	FA/1222/2010	11/08/2010	MOMIN HASAN ABBAS IBRAHIMBHAI,	MR MAYUR RAJGURU	UNITED INDIA INSURANCE COMPANY LIMITED,PATEL HEMRAJBHAI MOTIBHAI,MOMIN RASULBHAI SAVDIBHAI	
29950	FA/1223/2010	16/09/2013	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	PARTHIVKUMAR RASIKBHAI PARMAR (MINOR) THROUGH GUARDIAN PANUB,RASIKBHAI KHUSHALBHAI PARMAR	RULE SERVED
29951	FA/1224/2010	05/04/2019	DHARMIL CHANDRESHKUMAR DOSHI,CHANDRESHBHAI RASIKLAL DOSHI	MR SANDIP C SHAH	PARSHOTTAMBHAI MOHANLAL KADIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MRS VASAVDATTA BHATT
29952	FA/1226/2010	13/07/2015	GUJARAT ENERGY TRANSMISSION CORPORATION LTD(GETCO),	(MR MD RANA)	VORA ISABHAI ALUBHAI,MAHBUB ISHABHAI,HUSSAIN ISHABHAI,AHMED ISABHAI,LAKHIBEN ISABHAI,SOBHANABEN ISABHAI,BHANUBEN ISABHAI,ROSHANBEN ISABHAI,ASHABEN ISABHAI,THE ASSTT.COLLECTOR,	,RULE SERVED,MR PRADEEP PATEL
29953	FA/1227/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI AMBARAMBHAI PATEL,	RULE SERVED
29954	FA/1228/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRAMJI REVAJI THAKOR,	RULE SERVED
29955	FA/1229/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARJI REVAJI THAKOR,	UNSERVED EXPIRED (R)
29956	FA/1230/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURJI JUJARJI THAKOR,	RULE SERVED
29957	FA/1231/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MAGANBHAI PATEL,	RULE SERVED
29958	FA/1232/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERDAN DHIRABHAI GADHAVI,	RULE SERVED
29959	FA/1233/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL JIVRAMBHAI PATEL,	UNSERVED EXPIRED (R)
29960	FA/1234/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURATSINH GOVINDJI GADHAVI AS ADMINISTRATOR OF,DEVISINH GOVINDJI GADHAVI	,RULE SERVED

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29961	FA/1235/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADAN KESHABHAI GADHAVI,	RULE SERVED
29962	FA/1236/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASVANTBHAI MANUBHAI GADHAVI AS ADMINISTRATOR OF,JITENDRABHAI MANUBHAI GADHAVI,JASVANTBHAI MANUBHAI GADHAVI	,RULE SERVED
29963	FA/1240/2010	10/08/2010	A M C THROUGH SENIOR LEGAL ASSISTANT,	MS JIRGA D JHAVERI	NARAYAN MANAGEMENT SERVICES PVT LTD,	(MR S N THAKKAR)
29964	FA/1241/2010	10/08/2010	A M C,	(MR RITESH K SONI)	HEERA TEXTILE MILLS THRO' PROPRIETOR,	MR DIPAK R DAVE
29965	FA/1242/2010	10/08/2010	A M C,	(MR RITESH K SONI)	HEERA TEXTILE MILLS THRO' PROPRIETOR,	
29966	FA/1244/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI HIRJIBHAI CHAUDHARY,	MR AV PRAJAPATI
29967	FA/1245/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULJIBHAI MAVJIBHAI CHAUDHARI,	RULE SERVED
29968	FA/1246/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGBHAI NATHUBHAI CHAUDHARI,	RULE SERVED
29969	FA/1247/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI AMTHABHAI CHAUDHARI,	RULE SERVED
29970	FA/1248/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI HATHIBHAI CHAUDHARI,	RULE SERVED
29971	FA/1249/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI BHAGAWANBHAI CHAUDHARI,	RULE SERVED
29972	FA/1250/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI KANJIBHAI CHAUDHARI AS L.R.OF LATE,	RULE SERVED
29973	FA/1251/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI BABUBHAI CHAUDHARY,	RULE SERVED
29974	FA/1252/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMTHABHAI HIRJIBHAI CHAUDHARY & JOITABHAI H CHAUDHARY,	RULE SERVED
29975	FA/1253/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHIBEN WD/O NANJIBHAI CHAUDHARI,MAGANBHAI NARSANGBHAI CHAUDHARY,BHIKHIBEN NANJIBHAI CHAUDHARI	RULE SERVED
29976	FA/1254/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHJIBHAI VAHJIBHAI CHAUDHARI,	RULE SERVED
29977	FA/1255/2010	09/07/2010	UNITED INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECEASED DRIVER SALEMAMAD DAUD, ZUBEDA,AIYUB SALEMAMAD,JAVED SALEMAMAD,RAHIMABEN SALEMAMAD,BHAYA BHAKHAR SALEMAMAD	
29978	FA/1257/2010	07/03/2012	NIRMALABEN WD/O. SUBHASHCHANDRA BADRIPRASAD PAL,MINOR ARUNKUMAR SUBHASHCHANDRAPAL (THROUGH PETI. NO. 1),MINOR ANJUKUMAR SUBHASHCHANDRAPAL (THROUGH PETI. NO. 1),BADRIPRASAD RAMGARIB PAL	MR MTM HAKIM	KAILASHKUMAR DHANRAJ GARG,THE ORIENTAL INSURANCE COMPANY LIMITED	RULE SERVED,MS KARUNA V RAHEVAR
29979	FA/1259/2010	06/08/2019	NARANGIRI SHYAMGIRI GOSWAMI,	MR MEHUL S SHAH	RAVJIBHAI JADAVBHAI PATEL,ORIENTAL INSURANCE CO LTD,ABHESINH HIMATSINH,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,(MR MAULIK J SHELAT),MS KARUNA V RAHEVAR
29980	FA/1260/2010	07/09/2010	NANUBHAI MOHANLAL PANCHAL,JASHODABEN NANUBHAI PANCHAL	MR MAYUR RAJGURU	UNITED INDIA INSURANCE COMPANYLIMITED,AHMEDKHAN ALIYARKHAN PATHAN,KARSANBHAI SOMABHAI ROHIT	NOTICE SERVED,SERVED BY AFFIX(N)
29981	FA/1261/2010	07/03/2012	NEW INDIA ASSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS & LEGAL REPRE.OF MINOR DECEASED HARESH NANJIBHAI DEVDA,RAJIBEN NANJIBHAI DEVDA(MOTHER),DILIPBHAI P.CHAVADA TRUCK NO.GJ-12-X-2026	SERVED BY AFFIX. (R),MR MEHUL S SHAH, (MR SURESHM SHAH)

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29982	FA/1262/2010	16/08/2010	ICICI LOMBARD GENERAL INSURANCE CO LTD., REGD.OFFICE ICICI,	MS MEGHA JANI	CHAMPABEN THAKARSIBHAI WD/O THAKARSIBHAI RAMUBHAI,MAHENDRA THAKARSIBHAI KODI PATEL,JASHUBEN THAKARSIBHAI KODI PATEL,V V BAROT, PARTNER OF BHAVANI CONSTRUCTION COMPANY	MR ADIL R MIRZA,MR VILAV K BHATIA
29983	FA/1263/2010	09/08/2010	A M C,	(MR RITESH K SONI)	HEERA TEXTILE MILLS THRO' PROPRIETOR,	MR DIPAK R DAVE
29984	FA/1264/2010	09/08/2010	A M C,	(MR RITESH K SONI)	HEERA TEXTILE MILLS THRO' PROPRIETOR,	MR DIPAK R DAVE
29985	FA/1265/2010	09/08/2010	A M C,	(MR RITESH K SONI)	HEERA TEXTILE MILLS THRO' PROPRIETOR,	MR DIPAK R DAVE
29986	FA/1266/2010	09/08/2010	A M C,	(MR RITESH K SONI)	HEERA TEXTILE MILLS THRO' PROPRIETOR,	MR DIPAK R DAVE
29987	FA/1267/2010	19/04/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	TARABEN SHANTILAL JOSHI, MOTHER OF DECEASED DILIP SHANTILAL,RAJESH SHANTILAL JOSHI, BROTHER OF DECEASED DILIP SHANTILAL,KAPIL SHANTILAL JOSHI, BROTHER OF DECEASED DILIP SHANTILAL,HITESH DAHAYALAL THAKKAR	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
29988	FA/1269/2010	28/06/2010	NEW INDIA ASSURANCE COMPANY LIMITED, BHARUCH,	MR VIBHUTI NANAVATI	PRAVINCHANDRA MANILAL PARMAR,BHARATKUMAR LAKSHMANBHAI PARMAR	
29989	FA/1271/2010	01/05/2019	IFFCO-TOKIO GEN.INS.CO.LTD,	MS KIRTI S PATHAK	BHARATBHAI KABHAIBHAI PATANWADIA,JAYABEN BHARATBHAI PATANWADIA,VIJAYBHAI TAKHATSINH PATANWADIA,BHARATBHAI RAMSINGBHAI PADHIYAR	NOTICE SERVED,MR.HIREN M MODI
29990	FA/1272/2010	01/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	BHARATBHAI NATHABHAI BALDHA THROUGH LEGAL HEIRS DAXABEN,MINOR VRUND BHARATBHAI BALDHA, THROUGH DAXABEN BHARATBHAI,MUKTABEN NATHABHAI BALDHA,ZAVERILAL PUKHAJI KUNDALVAR (RAJASTHANI),NARESHKUMAR KESHAVLAL VARSANI	RULE SERVED,MR TUSHAR L SHETH
29991	FA/1275/2010	07/02/2014	A M C THROUGH MUNICIPAL COMMISSIONER,	MS JIRGA D JHAVERI	STHANAKVASI JAI CHHATRALAYA THROUGH PRESIDENT / MANAGER,	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
29992	FA/1276/2010	25/06/2019	A M C THROUGH SENIOR LEGAL ASSISTANT,	MS JIRGA D JHAVERI	R Z SHAIKH,	MR. ARSH R SHAIKH
29993	FA/1279/2010	07/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MANUBHAI NANUBHAI SHIHORA (DECD.) THROUGH LEGAL HEIRS,GODIBEN NANUBHAI SHIHORA (MOTHER),BAUKBHAI NANUBHAI SHIHORA (BROTHER),HANSABEN NANUBHAI SHIHORA (SISTER),DHARMENDRASINH AMARSINH CHUDASAMA	,RULE SERVED,(MR ASHISH D OZA),MR AJAY S JAGIRDAR
29994	FA/1282/2010	24/12/2013	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RAJABHAI MOTIBHAI KHAMBHALIYA,HIRABHAI GOKALBHAI LOH,KAMABHAI SONDABHAI RABARI	RULE SERVED,MR HARSHAD K PATEL
29995	FA/1283/2010	24/12/2013	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	CHANDUBHAI DHULABHAI SOLANKI,HIRABHAI GOKALBHAI LOH,KAMABHAI SONDABHAI RABARI	RULE SERVED
29996	FA/1284/2010	24/12/2013	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SHAMJIBHAI SOMABHAI BHUSADIYA,HIRABHAI GOKALBHAI LOH,KAMABHAI SONDABHAI RABARI	RULE SERVED
29997	FA/1285/2010	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HIRABEN AMRUTBHAI BHARVAD,LAXMANBHAI RATANJI VANZARA,KIRANBHAI RATILAL JOSHI - DELETE,DILIPBHAI UMESHBHAI PATEL	NOTICE SERVED,DELETED,SERVED BY GOVERNMENT GAZETTE,MR MM TIRMIZI
29998	FA/1286/2010	11/05/2010	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BABUBHAI SHANKERBHAI KO. PATEL,LAXMANBHAI RATANJI VANZARA,KIRANBHAI RATILAL JOSHI - DELETE,DILIPBHAI UMESHBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
29999	FA/1287/2010	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DILIPBHAI JETHABHAI BHARVAD (CHOSLA),LAXMANBHAI RATANJI VANZARA,KIRANBHAI RATILAL JOSHI - DELETE,DILIPBHAI UMESHBHAI PATEL	NOTICE SERVED,DELETED,SERVED BY GOVERNMENT GAZETTE,MR MM TIRMIZI
30000	FA/1288/2010	11/05/2010	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BABUBHAI SELABHAI PAGI,LAXMANBHAI RATANJI VANZARA,KIRANBHAI RATILAL JOSHI - DELETE,DILIPBHAI UMESHBHAI PATEL	
30001	FA/1289/2010	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LILABEN DILIPBHAI BHARVAD (CHOSLA),LAXMANBHAI RATANJI VANZARA,KIRANBHAI RATILAL JOSHI - DELETE,DILIPBHAI UMESHBHAI PATEL	NOTICE SERVED,DELETED,SERVED BY GOVERNMENT GAZETTE
30002	FA/1290/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VAGHUBHAI HARJIBHAI DECEASED THROUGH HEIRS,BHATIBEN VAGHUBHAI RABARI,HARGOVANBHAI VAGHUBHAI RABARI,JIBHAIBHAI VAGHUBHAI RABARI,BABUBHAI VAGHUBHAI RABARI,BABUBEN VAGHUBHAI RABARI	,MR AV PRAJAPATI
30003	FA/1291/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI KACHARABHAI PANCHAL,	RULE SERVED
30004	FA/1292/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI GHELABHAI PANCHAL,	RULE SERVED
30005	FA/1293/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI JETHABHAI PANCHAL AND GANGARAM JETHABHAI,	RULE SERVED
30006	FA/1294/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI KACHARABHAI PANCHAL,	RULE SERVED
30007	FA/1295/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN DASHRATHLAL PANCHAL,	RULE SERVED
30008	FA/1296/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARAMSHIBHAI MAGANBHAI RABARI SINCE DECD THRO.HIS HEIRS,DESAI SHANTABEN KARAMSHIBHAI,DESAI LAXMIBEN KARAMSHIBHAI,DESAI KANTABEN KARAMSHIBHAI,DESAI ASHABEN KARAMSHIBHAI,DESAI BHAGIBEN KARAMSHIBHAI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
30009	FA/1297/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI JETHABHAI PANCHAL H/O JETHABHAI SHIVABHAI,	RULE SERVED
30010	FA/1298/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL GANPATBHAI LALLUBHAI,	RULE SERVED
30011	FA/1299/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL KANTIBHAI LALLUBHAI,	RULE SERVED
30012	FA/1300/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN DALABHAI BOGHABHAI,	RULE SERVED
30013	FA/1301/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JESANGBHAI HARJIBHAI SINCE DECEASED THRO.HIERS,DHARAMSHIBHAI JESANGBHAI DESAI,BACHUBHAI JESANGBHAI DESAI,SAMBHUBHAI JESANGBHAI DESAI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
30014	FA/1302/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MOHANBHAI TALJABHAI,	RULE SERVED
30015	FA/1303/2010	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL BACHUBHAI AMBARAMDAS,	RULE SERVED

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30016	FA/1304/2010	03/07/2015	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	KANKUBEN MEMA W/O GAGU PANCHA THROUGH HER FATHER AND NEXT FR,KUVARBEN MEMA AYER,TALSINH BHAWARSINH,A.V.JOSHI & CO.,BABULAL AMARCHAND SINGHVI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR AR GUPTA
30017	FA/1305/2010	03/07/2015	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	LAKHIBEN ALA BEING MINOR HE NATURAL GUARDIAN ALA AKHAI AHER,TALSINH BHAWARSINH,A.V.JOSHI & CO.,BABULAL AMARCHAND SINGHVI	SERVED BY AFFIX. (R),MR MEHUL S SHAH, (MR SURESHM SHAH),MR AR GUPTA
30018	FA/1306/2010	03/07/2015	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	RAJIBEN DAYABHAI,TALSINH BHAWARSINH,A.V.JOSHI & CO.,BABULAL AMARCHAND SINGHVI	SERVED BY AFFIX. (R),MR MEHUL S SHAH, (MR SURESHM SHAH),MR AR GUPTA
30019	FA/1307/2010	03/07/2015	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	DHANIBEN BHACHA,TALSINH BHAWARSINH,A.V.JOSHI & CO.,BABULAL AMARCHAND SINGHVI	SERVED BY AFFIX. (R),MR MEHUL S SHAH, (MR SURESHM SHAH),MR AR GUPTA
30020	FA/1308/2010	03/07/2015	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	JIVIBEN @ KANKUBEN BIJAL,TALSINH BHAWARSINH,A.V.JOSHI & CO.,,BABULAL AMARCHAND SINGHVI	SERVED BY AFFIX. (R),MR MEHUL S SHAH, (MR SURESHM SHAH),MR AR GUPTA
30021	FA/1310/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARBEN LAKHMANBHAI GADHVI AS LEGAL HEIR OF LATE,	RULE SERVED
30022	FA/1311/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSING GOVINDJI GADHAVI,	RULE SERVED
30023	FA/1312/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMDANBHAI GULABDAN GADHAVI AS LEGAL HEIR OF LATE,	RULE SERVED
30024	FA/1313/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BANESINGBHAI NARANBHAI GADHAVI,	RULE SERVED
30025	FA/1314/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENDHABHAI JIVABHAI RABARI,	RULE SERVED
30026	FA/1315/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTIBHAI PRABHUDAS GADHAVI,	RULE SERVED
30027	FA/1316/2010	17/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S MOHANBHAI LEMBHABHAI RABARI,VIRAMBHAI ODHARBHAI RABARI	RULE SERVED
30028	FA/1324/2010	12/06/2015	DILIPSINH BHAISAHEB JHALA,PRAFULLABA DILIPSINH JHALA,YASHPAL DILIPSINH JHALA,ARCHANABA DILIPSINH JHALA,RAJDEEP DILIPSINH JHALA	MR TUSHAR L SHETH	DRIVER : JUMA ALI SUMRA,OWNER : KANJI MANJIBHAI SAVALIYA,NATIONAL INSURANCE CO LTD, JUNAGADH,EXECUTIVE ENGINEER,NEW INDIA ASSURANCE CO LTD, JUNAGADH	RULE SERVED,MR SP HASURKAR,MR SANDIP C SHAH,(MR MAULIK J SHELAT)
30029	FA/1330/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TALJABHAI JAKSHIBHAI RABARI,	MR AV PRAJAPATI
30030	FA/1331/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURABHAI MERAJBHAI RABARI,	MR AV PRAJAPATI

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30031	FA/1332/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYRAMBHAI TALJABHAI RABARI,	MR AV PRAJAPATI
30032	FA/1333/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI HARJIBHAI RABARI,	MR AV PRAJAPATI
30033	FA/1334/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYRAMBHAI TALJABHAI RABARI,	MR AV PRAJAPATI
30034	FA/1335/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYRAMBHAI TALJABHAI RABARI,	MR AV PRAJAPATI
30035	FA/1336/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI RAMABHAI RABARI AS POA OF,	MR AV PRAJAPATI
30036	FA/1337/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHLADKUMAR ABAIDAS PATEL,PANKAJKUMAR AMBAIDAS PATEL,HITENDRAKUMAR AMBAIDAS PATEL,URMILABEN AMBAIDAS PATEL	RULE SERVED
30037	FA/1338/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUNVANTBHAI KACHHRABHAI PATEL AS LEGAL HEIR OF LATE KACCHRA,	RULE SERVED,MR AV PRAJAPATI
30038	FA/1339/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARUBHAI PREMCHANDBHAI PATEL,MAHENDRAKUMAR PREMCHANDBHAI PATEL,JASHIBEN PREMCHANDBHAI PATEL,ANITABEN PREMCHANDBHAI PATEL	RULE SERVED,MR AV PRAJAPATI
30039	FA/1340/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMPABEN HARJIVANDAS PATEL AS LEGAL HEIR OF LATE RAIBEN,	RULE SERVED,MR AV PRAJAPATI
30040	FA/1341/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABULAL MULCHANDDAS PATEL,	UNSERVED EXPIRED (R)
30041	FA/1342/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALESHKUMAR ARVINDBHAI PATEL,DHARMENDRAKUMAR PATEL,KANUBHAI DAHYABHAI PATEL	RULE SERVED,MR AV PRAJAPATI
30042	FA/1343/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL GOVABHAI CHAUDHARI,	RULE SERVED,MR AV PRAJAPATI
30043	FA/1344/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI ISHWARBHAI CHAUDHARI,KARSANBHAI GOVABHAI CHAUDHARI & ORS.	RULE SERVED
30044	FA/1345/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHKUMAR ISHWARLAL PATEL & KAPILABEN ISHWARBHAI PATEL,	RULE SERVED
30045	FA/1346/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI DAHYABHAI PATEL,	RULE SERVED
30046	FA/1347/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARENDRAKUMAR ARVINDBHAI PATEL & DAHYABHAI,	RULE SERVED
30047	FA/1348/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAKUMAR BACHUBHAI & LAKHMANBHAI,	RULE SERVED
30048	FA/1349/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARUNKUMAR PREMCHANDBHAI PATEL,	RULE SERVED
30049	FA/1350/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPBHAI BABUBHAI PATEL AS LEGAL HEIR OF LATE BABUBHAI,	RULE SERVED
30050	FA/1351/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAPILABEN KANTIBHAI PATEL,CHHOTABHAI KANTIBHAI PATEL,CHIRAGBHAI KANTIBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R)
30051	FA/1352/2010	11/05/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHODBHAI KAMABHAI PATEL,MANILAL KAMABHAI PATEL & ORS.	RULE SERVED
30052	FA/1354/2010	23/08/2010	OIL & NATURAL GAS CORPORATION LTD.,	M/S TRIVEDI & GUPTA	AIYUB ASHMAL ABHARAM,AHMED ASHMAL ABHARAM,SPECIAL LAND ACQUISITION OFFICER	
30053	FA/1355/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	S.R.& CO.,	
30054	FA/1356/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	HANSMUKH MANILAL,	
30055	FA/1357/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	RAJESH KUMAR ARVIND KUMAR & CO,	
30056	FA/1358/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	ARVIND BHAI SHANKER BHAI,	
30057	FA/1359/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	BABU LAL PATEL,	

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30058	FA/1360/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	RAJINDER KUMAR PATEL @ RAJU PATEL,	
30059	FA/1361/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	NALIN A PATEL,	
30060	FA/1362/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	RAMESHBHAI PATEL,	
30061	FA/1363/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	JAYANTI BHAI PATEL,	
30062	FA/1364/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	JAGDISH BHAI PATEL,	
30063	FA/1365/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	BHARAT BHAI G. PATEL,	
30064	FA/1366/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	S.R.& CO.,	
30065	FA/1367/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	DASHRATH BHAI PATEL,	
30066	FA/1368/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	JITENDRA AGARWAL,	
30067	FA/1369/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	VISHNU BHAI A PATEL,	
30068	FA/1370/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	SUNIL MADNANI,	
30069	FA/1371/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	NEERAJ PAHWA,	
30070	FA/1372/2010	03/08/2010	SPECIAL DIRECTOR,	MR PS CHAMPANERI	VISHNU BHAI KANTILAL,	
30071	FA/1373/2010	30/01/2014	NEW INDIA ASSURANCE CO TLD,	MS LILU K BHAYA	HIRABEN WD/O MOTIBHAI GANABHAI PRAJAPATI,HARESHBHAI MOTIBHAI PRAJAPATI,SHANTILAL ALKHABHAI VANKAR	RULE SERVED,MR JM BAROT
30072	FA/1374/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	SURTANIBEN POSILYABHAI VASAVA,GEETABEN JALAMSING VASAVA (MINOR),NAMITABEN JALAMSING VASAVA (MINOR),KARSANBHAI KALABHAI BHARVAD	
30073	FA/1375/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	LAJRASBHAI SURPABHAI VASAVA,JAGATBHAI SURPABHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30074	FA/1376/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	LAJRASBHAI SURPABHAI VASAVA,JAGATBHAI SURPABHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30075	FA/1377/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	VARSHABEN BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,VANDANABEN BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,YOGESHBHAI BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,GEETABEN BHIMABHAI VASAVA (MINOR) THRI' RAVJIBHAI VASAVA,RAVJIBHAI HATLIYABHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30076	FA/1378/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	VASUBHAI NOPARIYABHAI VASAVA,RAJESHBHAI VASUBHAI VASAVA,HEMLATABEN VASUBHAI VASAVA (MINOR) THRO' VASUBHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30077	FA/1379/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	NARESHBHAI NANDAHBHAI VASAVA,MANISHABEN NARESHBHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30078	FA/1380/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	RAMUBHAI VECHYABHAI VASAVA,DEVIBEN RAMUBHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30079	FA/1381/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	AMBUBHAI SUPADIAYABHAI VASAVA,ADAMBHAI AMBUBHAI VASAVA,ARVINDBHAI AMBUBHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30080	FA/1382/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	MARGIBEN NANDABHAI VASAVA,UMESHBHAI SURAPSING VASAVA (MINOR) THRO' MARGIBEN VASAVA,OLYABHAI SURAPSING VASAVA (MINOR) THRO' MARGIBEN VASAVA,NITISHABEN SURAPSING VASAVA (MINOR) THRO' MARGIBEN VASAVA,KARSANBHAI KALABHAI BHARVAD	
30081	FA/1383/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	MARGIBEN NANDABHAI VASAVA,UMESHBHAI SURAPSING VASAVA (MINOR) THRO' MARGIBEN VASAVA,OLYABHAI SURAPSING VASAVA (MINOR) THRO' MARGIBEN VASAVA,NITISHABEN SURAPSING VASAVA (MINOR) THEO' MARGIBEN VASAVA,KARSANBHAI KALABHAI BHARVAD	
30082	FA/1384/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	SHANTIBEN NUPARIYABHAI VASAVA,KHIMUBHAI NUPARIYABHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30083	FA/1385/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	VIJAYBHAI NATHUBHAI GAMIT,BIBIBEN VIJAYBHAI GAMIT,KARSANBHAI KALABHAI BHARVAD	
30084	FA/1386/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	SURTANIBEN POSLIYABHAI VASAVA,MINOR GEETABEN JALAMSINGBHAI,MINOR NAMITABEN JALAMSINGBHAI,KARSANBHAI KALABHAI BHARVAD	
30085	FA/1387/2010	03/08/2010	ORIENTAL INSURANCE CO LTD,	MR KASHYAP R JOSHI	VARSHABEN BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,VANDANABEN BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,YOGESHBHAI BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,GEETABEN BHIMABHAI VASAVA (MINOR) THRO' RAVJIBHAI VASAVA,KARSANBHAI KALABHAI BHARVAD	
30086	FA/1388/2010	07/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPSINH BALDEVJI CHAVDA,BHARATSINH BALDEVJI CHAVDA	MR JIGAR G GADHAVI
30087	FA/1389/2010	07/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIRJI LAXMANJI CHAVDA,BALVANTSINH LAXMANJI CHAVDA	MR JIGAR G GADHAVI
30088	FA/1390/2010	07/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUJI SHIVAJI CHAVDA,LAXMAN SHIVAJI CHAVDA,MANAJI SHIVAJI CHAVDA,KANAJI SHIVAJI CHAVDA	MR JIGAR G GADHAVI
30089	FA/1391/2010	07/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMAJI DHOLUJI CHAVDA,CHANDUJI DHOLUJI CHAVDA,SHANKERSINH AMARSINH,SHANTABEN AMARSINH CHAVDA	MR JIGAR G GADHAVI
30090	FA/1392/2010	07/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUJI DHANAJI CHAVDA,	MR JIGAR G GADHAVI
30091	FA/1393/2010	07/03/2011	MANUBHAI KANAIYALAL SHAH,VIRENDRA KANAIYALAL SHAH	MR AMAR N BHATT	UMESH RATILAL SHAH,RATILAL JETHALAL SHAH THROUGH KARTA UMESH RATILAL,SHANTABEN JAYANTILAL SHAH,JITENDRA KANAIYALAL SHAH,LABHSHANKAR BHAGWANDAS RAVAL,MAHENDRAKUMAR BHAGWANDAS RAVAL,JAYARAMDAS CHUHADMAL MEGRAJANIDECEASED THROUGH LEGAL HEIRS,MAHESH JAYARAMDAS MEGHRAJANI,MANOJ JAYARAMDAS MEGHRAJANI,LAJWANTIBEN JAYARAMDAS MEGHRAJANI	
30092	FA/1395/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NIRMA LIMITED,	
30093	FA/1396/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KISAN INDUSTRIES,	
30094	FA/1397/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	S K PATEL FAMILY,	
30095	FA/1398/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NIRMA LIMITED,	
30096	FA/1399/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NIRMA INDUSTRIES LTD,	
30097	FA/1400/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	S K PATEL FAMILY TRUST & OTHERS,	
30098	FA/1401/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NIRMA MANAGEMENT SERVICES PVT.LTD.,	

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30099	FA/1402/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NIRMA INDUSTRIES LTD,	
30100	FA/1403/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KISHAN INDUSTRIES,	
30101	FA/1404/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NIRMA MANAGEMENT SERVICES PVT. LTD.,	
30102	FA/1405/2010	09/08/2010	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KISHAN INDUSTRIES,	
30103	FA/1407/2010	16/09/2010	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	VELABHAI RAGHUBHAI BHARWAD,KARAM SINGH VELABHAI BHARWAD,BHANUBEN VELABHAI BHARWAD MINOR,SONIBEN VELABHAI BHARWAD MINOR,MUKESH VELABHAI BHARWAD MINOR,SALIM ABDUL DAL,ISHWARBHAI BHUTADBHAI GOTADIA	,MR AV PRAJAPATI
30104	FA/1408/2010	15/03/2012	BAISABA PREMSUNG JADEJA,DILIPSINH PREMSUNG JADEJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	APEX EXCAVATORS,NATIONAL INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH,(MR HASMUKH THAKKER),MR PALAK H THAKKAR
30105	FA/1409/2010	18/11/2010	RAJNIBEN SURESHBHAI BHATIYA,	MR PRAVIN GONDALIYA	SURESHBHAI AMRUTLAL BHATIYA,NATIONAL INSURANCE COMPANY LTD	
30106	FA/1410/2010	27/09/2010	DHAKUBEN GOVINDBHAI GUJARIYA L.R.OF GOVINDBHAI L GUJARIYA,DAXABEN GOVINDBHAI GUJARIYA MINOR THRO'DHAKUBEN G GUJARIYA,NILESH GOVINDBHAI GUJARIYA MINOR THRO'DHAKUBEN G GUJARIYA,MANISHABEN GOVINDBHAI GUJARIYAMINOR THRO'DHAKUBEN G GUJARIYA,JAYESH GOVINDBHAI GUJARIYA MINOR THRO'DHAKUBEN G GUJARIYA,KAJAL GOVINDBHAI GUJARIYA MINOR THRO'DHAKUBEN G GUJARIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAGDISHBHAI NARANBHAI KAVAD,BAJAJ ALIANZ GENERAL INSURANCE CO. LTD	,MR VIBHUTI NANAVATI
30107	FA/1411/2010	09/08/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN MOHANBHAI,PARAGBHAI MOHANBHAI,RAMESHBHAI MOHANBHAI	MR SP MAJMUDAR
30108	FA/1412/2010	09/08/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF SHRI STILL SUPPLIERS,	MR MM SAIYED
30109	FA/1413/2010	30/06/2010	G S R T C,	MS MONALI H BHATT	SWETABEN SEMSONBHAI KRISTI (PAGI),LOYD SEMSONBHAI KRISTI (PAGI) MINOR,RANJITBHAI TARSANGBHAI PARMAR	,MS. SHAILI A KAPADIA
30110	FA/1414/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAJABHAI GOVINDBHAI,	MR VIMAL M PATEL
30111	FA/1415/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBHAI RAMBHAI DODIYA POA OF RAMBHAI MERAMANBHAI,	RULE SERVED
30112	FA/1416/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAYABHAI BHIKHABHAI,RANABHAI BHIKHABHAI,MASARIBHAI BHIKHABHAI	RULE SERVED
30113	FA/1417/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI DEVJIBHAI RATHOD L.R.OF DEVJIBHAI JETHABHAI,	RULE SERVED
30114	FA/1418/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRUBEN PUNJABHAI,	RULE SERVED
30115	FA/1419/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESINGBHAI ARSIBHAI,	RULE SERVED
30116	FA/1420/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI VARJANGBHAI L.R.OF VARJANGBHAI JODHABHAI,	RULE SERVED
30117	FA/1421/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALABHAI THOBHANBHAI,	RULE SERVED

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30118	FA/1422/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVABHAI VARJANGBHAI L.R.OF VARJANGBHAI JODHABHAI,	RULE SERVED
30119	FA/1423/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVABHAI VARJANGBHAI POA OF UKABHAI JODHABHAI,	RULE SERVED
30120	FA/1424/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHARBHAI THOBHANBHAI,	RULE SERVED
30121	FA/1425/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI PITHABHAI L.R.OF PITHABHAI JIVABHAI,	RULE SERVED
30122	FA/1426/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALABHAI HAMIRBHAI L.R.OF HAMIRBHAI BHAGAWANBHAI,	RULE SERVED
30123	FA/1427/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBATBHAI MERAMANBHAI,	RULE SERVED
30124	FA/1428/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBATBHAI LAKHMANBHAI L.R.OF LAKHMANBHAI KUMBHABHAI,	RULE SERVED
30125	FA/1429/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSINH SANGRAM,NONDHANBHAI SANGRAM	RULE SERVED,UNSERVED EXPIRED (R)
30126	FA/1430/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVABHAI VARJANGBHAI,	RULE SERVED
30127	FA/1431/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI HAJABHAI L.R.OF HAJABHAI KESARBHAI,	RULE SERVED
30128	FA/1432/2010	07/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI JESINGBHAI,	RULE SERVED
30129	FA/1433/2010	15/11/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	AMINABEN WD/O IBRAHIMBHAI HAJIBHAI SINDHI,HANIFBHAI IBRAHIMBHAI SINDHI,IDRISHBHAI IBRAHIMBHAI SINDHI	
30130	FA/1435/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI JIVABHAI,	MR NITIN M AMIN
30131	FA/1436/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI GORDHANBHAI THRO' HEIR-RASIKBHAI NARSINHBHAI,	RULE SERVED
30132	FA/1437/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHASHANKAR RUGNATH THROUGH HEIR,SANJAY MINOR THROUGH,KAILASH MINOR THROUGH,CHAMPABEN PRABHASHANKAR,BHANUSHANKAR RUGHNATH,BHIMSHANKAR RUGHNATH,BABUBHAI @ RAMESHBHAI RUGNATH,JASBAI RUGNATH	,RULE SERVED,MR NITIN M AMIN
30133	FA/1438/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI NATHUBHAI BHARATHI THROUGH HEIRS,MOHANBHAI KARSANBHAI,MAGANBHAI KARSANBHAI,VIRABHAI KARSANBHAI THROUGH HEIR,RAMESHBHAI KARSANBHAI,DHIRUBHAI KARSANBHAI,KANTABEN KARSANBHAI,SHANTABEN KARSANBHAI,SAVITABEN MOHANBHAI,LILAVATIBEN VIRABHAI,NARANBHAI MOHANBHAI SON,ANILBHAI VIRABHAI,KISHORBHAI MOHANBHAI SON	,RULE SERVED,MR NITIN M AMIN
30134	FA/1439/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJI BHURABHAI,	UNSERVED EXPIRED (R)

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30135	FA/1440/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJBAI RAMBHAI THROUGH HEIR,SHIVRAM JETHABHAI THROUGH POA JENTIBHAI SHIVRAM,SAVITABEN SHIVRAM THROUGH POA JENTIBHAI SHIVRAM,KANTABEN SHIVRAM THROUGH POA JENTIBHAI SHIVRAM,RAMABEN AMRUTLAL SHIVRAM THROUGH POA JENTIBHAI SHIVRAM,CHANDRIKABEN AMRUTLAL SHIVRAM THRO' POA JENTIBHAI SHIVRAM,BALKRUSHNA AMRUTLAL SHIVRAM THRO' POA JENTIBHAI SHIVRAM,GAUTAM AMRATLAL SHIVRAM THRO' POA JENTIBHAI SHIVRAM,JENTIBHAI SHIVRAM,JENTILAL SHIVLA SON,KANTABEN SHIVLAL DAUGHTER,SAVITABEN SHIVLAL DAUGHTER	,RULE SERVED
30136	FA/1441/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI RAMABHAI THROUGH HEIRS,SHAILESHBHAI RAVJIBHAI,ARVINDBHAI RAVJIBHAI,MANJUBEN RAVJIBHAI,VALIBEN RAVJIBHAI	,RULE SERVED,MR NITIN M AMIN
30137	FA/1442/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDULBHAI RAMABHAI,	MR NITIN M AMIN
30138	FA/1443/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANABHAI PUNJABHAI THROUGH HEIR,SHIVABHAI RANABHAI,JASABHAI RANABHAI	,RULE SERVED,MR NITIN M AMIN
30139	FA/1444/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGUBHAI RAGHAVBHAI,DHIRUBHAI RAGHAVBHAI,RASILABEN RAGHAVBHAI,NATHIBEN RAGHAVBHAI	RULE SERVED,MR NITIN M AMIN
30140	FA/1445/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENTILAL BHANABHAI,NARSIBHAI BHANABHAI,KIRITBHAI @ KISHORBHAI BHANABHAI,BHANUMATIBEN BHANABHAI	RULE SERVED,MR NITIN M AMIN
30141	FA/1446/2010	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DUDAJI BECHARJI,	MR JIGAR G GADHAVI
30142	FA/1447/2010	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HATIBEN CHANDAJI,THAKOR MANEKBEN JESANGJI,THAKOR DAHYAJI JESANGJI,THAKOR IJUBEN GANBHIRJI,THAKOR DHIRAJI JESANGJI,THAKOR BHIKHIBEN JESANGJI,THAKOR VISANABEN JESANGJI	,MR JIGAR G GADHAVI
30143	FA/1448/2010	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS DECEASED THAKOR SOMAJI PRADHANJI,THAKOR CHHATRAJI SOMAJI,THAKOR VAKTAJI SOMAJI	RULE SERVED,MR JIGAR G GADHAVI
30144	FA/1449/2010	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SOMAJI PANKHAJI DECD. THROUGH THAKOR JOMIBEN,THAKOR MAGANJI SOMAJI,THAKOR NARANJI SOMAJI,THAKOR DIVABEN SOMAJI,THAKOR GOVINDJI SOMAJI	MR JIGAR G GADHAVI
30145	FA/1450/2010	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JEHAJI RUPAJI,	MR JIGAR G GADHAVI
30146	FA/1451/2010	15/09/2010	SPECIAL LAND ACQUISITION OFFICER MARMADA CANAL PROJECT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL GOPALBHAI PATEL AS LEGAL HEIR OF GOPALBHAI AMBARAMDA,	MR KM SHETH
30147	FA/1452/2010	15/09/2010	SPECIAL LAND ACQUISITION OFFICER MARMADA CANAL PROJECT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAMBHAI BECHARDAS PATEL,	MR KM SHETH
30148	FA/1453/2010	15/09/2010	SPECIAL LAND ACQUISITION OFFICER MARMADA CANAL PROJECT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI,	MR KM SHETH
30149	FA/1457/2010	13/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS KIRAN D PANDEY	VINABEN W/D SURESHBHAI AMBALAL PATEL,PARTH SURESHBHAI PATEL MINOR THROUGH,CHETU D/O SURESHBHAI AMBALAL PATEL,SAKSHI D/O SURESHBHAI PATEL,SHARDABEN AMBALAL PATEL,AMBALAL SHANABHAI PATEL	(MR PARESH M DARJI)
30150	FA/1461/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF ADAM ISAP MOHMAD MANJARA,IBRAHIM MOHMAD MANJARA	,MR MM SAIYED
30151	FA/1462/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF IQBAL ISMAIL IBRAHIM CHHABU YAKUBBHAI,	MR MM SAIYED
30152	FA/1463/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL UMARJI ADAM,	MR MM SAIYED

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30153	FA/1464/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ADAM ABHRAM MOHMAD AFINWALA,	MR MM SAIYED
30154	FA/1465/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF IBRAHIM ADAM VALI SULTANABEN IBRAHIM ADAM,	
30155	FA/1466/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN DAUD IBRAHIM,	MR MM SAIYED
30156	FA/1467/2010	26/04/2017	RAJABHAI MAGANBHAI DALVADI VIRAMBHAI MAGANBHAI DELVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
30157	FA/1468/2010	26/04/2017	KHENGARBHAI GORDHANBHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
30158	FA/1469/2010	26/04/2017	GANGABEN RAMNIKBHAI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
30159	FA/1470/2010	26/04/2017	GOVINDBHAI RATNABHAI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
30160	FA/1471/2010	26/04/2017	CHATURBHAI DALABHAI SINCE DECD.THROUGH HEIRS,DECEASED REVABHAI DALABHAI DALVADI THROU HIS LEGAL HEIRS,DEASED MANJIBHAI DALABHAI PARMAR (DALVADI) THRO HIS LEGAL HEIRS,TALAKSIBHAI DALABHAI,DECEASED MERABHAI CHATURBHAI DALVADI THROU HIS LEGAL HEIRS,BHIKHUBEN MERABHAI DALVADI (WIDOW),PRAVIBHAI MERABHAI DALVADI (SON),RANJANBEN MERABHAI DALVADI (DAUGHTER),RAMBHABEN REVABHAI DALVADI (WIDOW),UJAMSHIBHAI REVABHAI DALVADI (SON),PITAMBARBHAI REVABHAI DALVADI (SON),LAXMANBHAI REVABHAI DALVADI (SON),AMRUTBEN REVABHAI DALVADI (DAUGHTER),MOTIBEN MANJIBHAI DALVADI (WIDOW),TRIBHOVANBHAI MANJIBHAI DALVADI (SON),GOVINDBHAI MANJIBHAI DALVADI (SON),PRABHUBHAI MANJIBHAI DALVADI (SON),CHHABALBEN MAJIBHAI DALVADI (DAUGHTER),SHANTUBEN MANJIBHAI DALVADI (DAUGHTER),LABHUBEN MAJIBHAI DALVADI (DAUGHTER)	,MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR JINESH H KAPADIA
30161	FA/1472/2010	26/04/2017	LAXMANBHAI RATNABHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
30162	FA/1473/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMATSINH CHHOTUBHAI,	MR MM SAIYED
30163	FA/1474/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBHAI DURLABHBHAI,	MR MM SAIYED
30164	FA/1475/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHERALI MOHMAD ISAP,	MR MM SAIYED
30165	FA/1478/2010	11/06/2016	NEW INDIA ASSURANCE CO.LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECEASED RAJUBHAI GANGABHAI GANGABHAI JIVABHAI,KHETIBEN GANGABHAI,ESSAR CONSTRUCTION CO.LTD. DUMPER NO GJ-5UU-9960	NANAVATI ASSOCIATES,MR PREMAL S RACHH
30166	FA/1480/2010	23/01/2020	RAMBAHADUR KULVIR THAPA,DISTRICT TELEPHONE MANAGER	MR PC MASTER,MR MANISH J PATEL	SANJAY CHATURBHAI @ RATILAL PATEL,	MR.HIREN M MODI
30167	FA/1482/2010	19/11/2010	REGIONAL DIRECTOR,	MR P J YAGNIK	KANTIBHAI CHHANABHAI SOLANKI,	
30168	FA/1483/2010	30/11/2010	RABARI BABARBHAI DEVRAJBHAI,	MR PRAVIN GONDALIYA	DABHI LAXMANSINH KACHARUSINH,DABHI(THAKARDA)KANABHAI ISHWARJI,UNITED INDIA INSURANCE COMPANY LIMITED	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30169	FA/1485/2010	23/09/2019	NATIONAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RAMSINGBHAI BHAIJIBHAI PADHIYAR,NUSARATKHAN MUNAVARKHAN PATHAN,DIVALSINGH BHAGVANSINH	RULE SERVED,MR.HIREN M MODI
30170	FA/1487/2010	21/01/2011	RAMANBHAI DEVABHAI,	MR BHARAT SHAH	REGIONAL DIRECTOR EMPLOYEES'S STATE INSURANCE,	MR SACHIN D VASAVADA
30171	FA/1488/2010	03/12/2010	SAMATBHAI DEVABHAI RANAVAYA,	(MR AJ SHASTRI)	BHIMABHAI RAJABHAI MODHWADIA,RAJENDRA SAMAT RANAVAYA,SHITALBEN RAJENDRA RANAVAYA,MINOR RAHUL RAKENDRA RANAVAYA	
30172	FA/1489/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUSINH MADHAVSINH KOSADA,	RULE SERVED
30173	FA/1490/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMPAKSINH KHUMANSINH DEVDHARA,	RULE SERVED
30174	FA/1491/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUSINH DAHYABHAI DEVDHARA,	UNSERVED EXPIRED (R)
30175	FA/1492/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJUNSINH DOLATSINH DEVDHARA,	RULE SERVED
30176	FA/1493/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BADHARBHAI BODIYABHAI VASAVA,	UNSERVED EXPIRED (R)
30177	FA/1494/2010	22/02/2012	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	IQBALBHAI ISMAILBHAI SARVADI DECD. THROUGH RUKSANABEN IQBAL,NAZIMIBEN IQBALBHAI SARVADI (MINOR)THRO'RUKSANABEN IQBALBH,ISMAILSHA VALISHA SARVADI,AISHABEN ISMAILSHA SARVADI,MAHMADBHAI UMARBHAI KUKAD,RADHESHYAM FABRIC PVT. LTD.,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MR MEHUL SHARAD SHAH
30178	FA/1495/2010	22/02/2012	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	MULJIBHAI RAMJIBHAI FATEPRA DECD. THROUGH RANJANBEN MULJIB,REKHABEN MULJIBHAI FATEPARA (MINOR) THROUGH RANJANBEN MUL,KISHORBHAI MULJIBHAI FATEPARA (MINOR) THROUGH RANJANBEN,JAISUKHBHAI MULJIBHAI FATEPRA (MINOR) THROUGH RANJANBEN,KAJALBEN MULJIBHAI FATEPARA (MINOR) THROUGH RANJANBEN,MAHMADBHAI UMARBHAI KUKAD,RADHESHYAM FABRICS PVT.LTD. R.C.BHALALA,NATIONAL INSURANCE CO.LTD.	NOTICE SERVED,NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH
30179	FA/1497/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHODBHAI BHIKHABHAI PATEL,	MR AV PRAJAPATI
30180	FA/1498/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI BHIKHABHAI AS ADMINISTRATOR OF,	MR AV PRAJAPATI
30181	FA/1499/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHALADBHAI AMBARAM PATEL & MANGALBHAI AMBARAM PATEL,	MR AV PRAJAPATI
30182	FA/1500/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAMBHAI SHANKARBHAI SENDHABHAI PATEL,	MR AV PRAJAPATI
30183	FA/1501/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVJI CHATURJI THAKORE,	MR AV PRAJAPATI
30184	FA/1502/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAVANJI SHIVAJI THAKORE,	MR AV PRAJAPATI
30185	FA/1503/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROHITKUMAR GORDHANBHAI PATEL,	MR AV PRAJAPATI
30186	FA/1504/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRATBHAI BHIKHABHAI PATEL,	MR AV PRAJAPATI
30187	FA/1505/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIBHAI JORABHAI DESAI,	MR AV PRAJAPATI
30188	FA/1506/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELJIBHAI JORABHAI DESAI,	MR AV PRAJAPATI

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30189	FA/1507/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VERSIBHAI JORABHAI DESAI,	MR AV PRAJAPATI
30190	FA/1508/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VERSIBHAI JORABHAI DESAI,	MR AV PRAJAPATI
30191	FA/1509/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI JIVABHAI PATEL,	MR AV PRAJAPATI
30192	FA/1513/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL JIVRAM,PATEL BHIKHIBEN JIVRAM,PATEL MINABEN JIVRAM	RULE SERVED,MR HARNISH V DARJI
30193	FA/1514/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI MOHANDAS,,	RULE SERVED
30194	FA/1515/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL AMBALAL,PATEL BABUBHAI AMBALAL,PATEL SHANTABEN AMBALAL	SERVED BY AFFIX(N)
30195	FA/1516/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI AMBARAM,PATEL GANGARAMBHAI JETHABHAI,PATEL KASHIRAM JETHABHAI,PATEL ISHWARBHAI JETHABHAI	RULE SERVED,UNSERVED EXPIRED (R)
30196	FA/1517/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI NATHALAL,	RULE SERVED,MR HARNISH V DARJI
30197	FA/1518/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI SHANKARBHAI,	RULE SERVED,MR HARNISH V DARJI
30198	FA/1519/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SENDHABHAI SHIVRAM GOTHI THRO'L.R.,PATEL KHEMCHANDBHAI SENDHABHAI GOTHI	,RULE SERVED
30199	FA/1520/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI AMBARAM THRO'L.R.,PATEL KIRITKUMAR RAMABHAI	,RULE SERVED
30200	FA/1521/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHABHAI SHANKARLAL THRO'L.R.,PATEL GANGARAMBHAI NATHALAL	,RULE SERVED,MR HARNISH V DARJI
30201	FA/1522/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI LAKHUBHAI,	RULE SERVED,MR HARNISH V DARJI
30202	FA/1523/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NANJIBHAI MOHANBHAI THROUGH L.R.,PATEL MANILAL AMBARAM	,SERVED BY AFFIX(N)
30203	FA/1524/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL LAKHUBHAI,	RULE SERVED,MR HARNISH V DARJI
30204	FA/1525/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL JIVRAM,	RULE SERVED
30205	FA/1526/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI MOHANLAL,	UNSERVED EXPIRED (R)
30206	FA/1527/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTAMBHAI PRABHUVABHAI,	RULE SERVED
30207	FA/1528/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI AMBARAM,	RULE SERVED,MR HARNISH V DARJI
30208	FA/1529/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOHANBHAI HEMABHAI DIED THROUGH HIS LEGAL HEIR,	SERVED BY AFFIX(N)
30209	FA/1530/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NANJIBHAI MOHANLAL,THRO.HIS ADMINISTRATOR,	UNSERVED EXPIRED (R)
30210	FA/1531/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI KESHAVLAL,	UNSERVED EXPIRED (R)
30211	FA/1532/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI VIRABHAI ISHWARBHAI,	RULE SERVED,MR HARNISH V DARJI
30212	FA/1533/2010	22/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAM HARIBHAI,	RULE SERVED,MR HARNISH V DARJI
30213	FA/1534/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAM NATHUBHAI PRAJAPATI,DAHYABHAI NATHUBHAI PRAJAPATI,NATWARBHAI NATHUBHAI PRAJAPATI,BABUBHAI NATHUBHAI PRAJAPATI	MR AV PRAJAPATI,MR MAHESH P PATEL

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30214	FA/1535/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI NAROTTAMBHAI PATEL AS L.R.OF NAROTTAMBHAI R PATEL,	MR AV PRAJAPATI,MR MAHESH P PATEL
30215	FA/1536/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRTIKUMAR CHAGANBHAI AS L.R. OF CHAGANBHAI MOHANBHAI PATEL,HASMUKHBHAI NARANBHAI PATEL	NOTICE SERVED,MR AV PRAJAPATI
30216	FA/1537/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARABEN BHAILALBHAI PATEL AS L.R.OF BABHAIDAS R PATEL,	MR AV PRAJAPATI,MR MAHESH P PATEL
30217	FA/1538/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI SENDHABHAI PATEL AS L.R. OF SENDHABHAI M PATEL,	MR AV PRAJAPATI,MR MAHESH P PATEL
30218	FA/1539/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI BABABHAI PRAJAPATI,GOPALBHAI BABABHAI PRAJAPATI,BHAGABHAI BABABHAI PRAJAPATI	MR AV PRAJAPATI,MR MAHESH P PATEL
30219	FA/1540/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN RANCHHODBHAI CHAUDHARI,RAMILABEN RANCHHODBHAI CHAUDHARI,SAVITABEN RANCHHODBHAI CHAUDHARI,VASANTBHAI RANCHHODBHAI CHAUDHARI	NOTICE SERVED
30220	FA/1541/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MAVJIBHAI CHAUDHARI,	MR AV PRAJAPATI
30221	FA/1542/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHLADBHAI MAGANBHAI NAYEE,AMRATBHAI MAGANBHAI NAYEE (SINCE DEC'D THRO'HEIRS & LRS),NAYI SHANTABEN AMRUTBHAI,JAYANTIBHAI MAGANBHAI NAYEE,BABUBHAI MAGANBHAI NAYEE	,NOTICE SERVED
30222	FA/1543/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI HARISAGBHAI CHAUDHARI,PRATAPBHAI HARISAGBHAI CHAUDHARI	MR AV PRAJAPATI
30223	FA/1544/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI RASANGBHAI CHAUDHARI,	MR AV PRAJAPATI
30224	FA/1545/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELUJI SHANTHUJI CHAVDA,SHIVAJI CHATRUJI CHAVDA,SOMABEN SHANTUJI CHAVDA,CHATURVA SHANTUJI CHAVDA,NANDUBA SHANTUJI CHAVDA	NOTICE SERVED,UNSERVED EXPIRED (N)
30225	FA/1546/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUJI SHIVAJI CHAVDA,	MR AV PRAJAPATI
30226	FA/1547/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPHUJI BHAGWANJI CHAVDA,HEMUJI SARDARJI CHAVDA,DINUJI SARDARJI CHAVDA	NOTICE SERVED,UNSERVED EXPIRED (N)
30227	FA/1548/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVUBA KISHORSINH CHAVDA,GAJENDRASINH KISHORSINH CHAVDA,BAHADARSINH KISHORSINH CHAVDA,BHARATJI KISHORSINH CHAVDA LEGAL HEIRS OF KISHOR C CHAVDA,ANDHUJI CHAGUJI CHAVDA	NOTICE SERVED,UNSERVED EXPIRED (N)
30228	FA/1549/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERJI SARDARJI ZALA,	MR AV PRAJAPATI
30229	FA/1550/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAJJANBA SHIVAJI CHAVDA,	MR AV PRAJAPATI
30230	FA/1551/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERJI AMARSINH CHAVADA,BALAJI CHAVDA,KACHRAJI CHAVDA,PRAHLADJI CHAVDA,CHANDUJI CHAVDA	NOTICE SERVED,MR AV PRAJAPATI
30231	FA/1552/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUJI JIVAJI CHAVDA,MANUJI JIVUJI CHAVDA	NOTICE SERVED
30232	FA/1553/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATHUJI JUGAJI CHAVDA,PATHUJI JUGAJI CHAVDA,DALPHUJI JUGAJI CHAVADA,BHUPTAJI JUGAJI CHAVDA	NOTICE SERVED

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30233	FA/1554/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUJI SHIVAJI CHAVDA,	MR AV PRAJAPATI
30234	FA/1555/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHAJI DHANAJI CHAVDA,	MR AV PRAJAPATI
30235	FA/1556/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPSINH DALPUJI CHAVDA,RAMGARVA DALPUJI CHAVDA,NATHUJI DALPHUJI CHAVDA,JASHUJI DALPHUJI CHAVDA,VISHNUBA DALPHUJI CHAVDA,ANANDBA DALPHUJI CHAVDA	NOTICE SERVED,UNSERVED EXPIRED (N)
30236	FA/1557/2010	17/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDANJI BHAWANJI CHAVDA,NARENDRAKUMAR AMARSINH,SURESHKUMAR AMARSINH,JANAKBEN MAHIPATSINH	NOTICE SERVED
30237	FA/1558/2010	27/04/2011	RUKHIBEN W/O BHAIJIBHAI KALABHAI CHAVDA,SHANTABEN W/O KANTIBHAI SHANKARBHAI,KOKILABEN W/O LAXMANBHAI HUKABHAI	(MR PARESH M DARJI)	LEGAL HEIRS OF DECEASED PANIBEN RANCHODBHAI PARMAR, BABAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,SERVED BY AFFIX. (R)
30238	FA/1559/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMANBHAI ISHWARBHAI,	MR KM SHETH
30239	FA/1560/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAKHTABAHEN WD/O RANCHHODBHAI MAGANBHAI RAJENDRABHAI RANCHHO,	MR KM SHETH
30240	FA/1561/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MANGALBHAI'S HEIRS AND LEGAL REPRESENTATIVE,SURAJBEN WD/O ISHWARBHAI MANGALBHAI,BHAGVANBHAI MANGALBHAI,HATHISANGBHAI MANGALBHAI	,MR KM SHETH
30241	FA/1562/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI BHIKHABHAI,	MR KM SHETH
30242	FA/1563/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANUBHAI RAMSANGBHAI,	MR KM SHETH
30243	FA/1564/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPKUMAR NATWARLAL VYAS,	MR KM SHETH
30244	FA/1566/2010	29/06/2010	PREMILABEN D/O SITARAM DOYAJI,	MR MANOJ SHRIMALI	DILIPBHAI YASHVANTRAY CHAUDHRI,	
30245	FA/1567/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI ISHWARBHAI PRAJAPATI,RAMABHAI ISHWARBHAI PRAJAPATI,SOMABHAI ISHWARBHAI PRAJAPATI,DAHIBEN ISHWARBHAI PRAJAPATI (SINCE DEC'D THRO'HEIRS & LRS),JOIATIBEN ISHWARBHAI PRAJAPATI,MOTIBEN ISHWARBHAI PRAJAPATI,KARSANBHAI ISHWARBHAI PRAJAPATI,RAMABHAI ISHWARBHAI PRAJAPATI,SOMABHAI ISHWARBHAI PRAJAPATI,PASIBEN ISHWARBHAI PRAJAPATI,MOTIBEN ISHWARBHAI PRAJAPATI,PASIBEN ISHWARBHAI PRAJAPATI	,RULE SERVED,MR AV PRAJAPATI
30246	FA/1568/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULAJI MOTIBHAI CHAUDHARI,	MR AV PRAJAPATI
30247	FA/1569/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRSANGBHAI KANJIBHAI CHAUDHARI,JIVRAMBHAI KANJIBHAI CHAUDHARI	NOTICE SERVED
30248	FA/1570/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI DEVJIBHAI CHAUDHARI,MOTIBHAI DEVJIBHAI CHAUDHARI,DAHIBEN DEVJIBHAI CHAUDHARI,SSHANTABEN DEVJIBHAI CHAUDHARI,RAIBEN BHUPATBHAI CHAUDHARI SINCE DIED HIS LEGAL HEIRS,SAMUBEN PREMJIBHAI CHAUDHARY,SANTOKBEN KANTIBHAI CHAUDHARY,SAVITABEN SATISHBHAI CHAUDHARY,SAMUBEN BHUPATBHAI,SANTOSHBEN BHUPATBHAI CHAUDHARI,SAVITABEN BHUPATBHAI CHAUDHARI	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30249	FA/1571/2010	15/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI CHELJIBHAI CHAUDHARI SINCE DIED L.HEIRS,NAHESHBHAI GANESHBHAI CHAUDHARI SON OF DED.GANESHBHAI,KISANBHAI MANSANGBHAI CHAUDHARI,VASANTBHAI MANSANGBHAI CHAUDHARI,GEETABEN MANSANGBHAI CHAUDHARI	,NOTICE SERVED
30250	FA/1572/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMABHAI VASHIBHAI RABARI,	RULE SERVED
30251	FA/1573/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI SARTANBHAI RABARI,	RULE SERVED
30252	FA/1574/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAWA CHANDRESHBHARATI ISHWARBHARATI,	RULE SERVED
30253	FA/1575/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI ODHARBHAI RABARI & RANCHHODBHAI MAGANBHAI RABARI,	RULE SERVED
30254	FA/1576/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVBEN DHANABHAI RABARI AS L.R OF DHANABHAI C RABARI,	RULE SERVED
30255	FA/1577/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGARBHAI RAMABHAI RABARI,	RULE SERVED
30256	FA/1578/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAIJIBHAI JESANGBHAI RABARI,	RULE SERVED
30257	FA/1579/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATBHAI CHEHORBHAI RABARI THRO' ADMINISTRATOR,SOMABHAI CHEHORBHAI RABARI THRO' ADMINISTRATOR,DHANABHAI CHEHORBHAI RABARI THRO' ADMINISTRATOR,VASRAMBHAI CHEHORBHAI RABARI THRO' ADMINISTRATOR,NAGJIBHAI CHEHORBHAI RABARI THRO ADMINISTRATOR	RULE SERVED
30258	FA/1581/2010	29/02/2016	JAYESHBHAI I SHAHPATEL SINCE DECD. THROUGH HEIRS,SHEETALBEN WD/O JAYESHBHAI SHAHPATEL,DWHANI JAYESHBHAI MOHALAL SHAHPATEL MINOR THROUGH MOTHER,VINABEN WD/O INDUBHAI MOHANLAL SHAHPATEL,DEVENDRA INDUBHAI SHAHPATEL	MR MTM HAKIM	KANUBHAI MAGANBHAI RAMI,GUJARAT STATE ROAD TRANSPORT CORPORATION,SUNILREDDY VIRAREDDY,CHANDRAKANTREDDY MALAREDDY,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR HARDIK C RAWAL,MR GC MAZMUDAR,MR HG MAZMUDAR
30259	FA/1582/2010	10/04/2012	BANK OF BARODA,	(MR BD KARIA)	PRAVIN C PATEL,BAKULA P PATEL,VRAJESH P PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR
30260	FA/1583/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PASABHAI HARJIVANBHAI PRAJAPATI,	RULE UNSERVED
30261	FA/1584/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGHBHAI NARSANGHBHAI CHAUDHARY,	RULE SERVED,MR AV PRAJAPATI
30262	FA/1585/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGBHAI NARSANGBHAI CHAUDHARY,	RULE SERVED,MR AV PRAJAPATI
30263	FA/1586/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGBHAI NARSANGBHAI CHAUDHARY,JAMBAI JIVRAJBHAI CHAUDHARY	RULE SERVED,MR AV PRAJAPATI
30264	FA/1587/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI PRABHUVABHAI PRAJAPATI,UMEDBHAI PRABHUVABHAI PRAJAPATI	RULE SERVED,MR AV PRAJAPATI
30265	FA/1588/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI RAMJIBHAI CHAUDHARI,	RULE SERVED,MR AV PRAJAPATI
30266	FA/1589/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELJIBHAI LAVJIBHAI CHAUDHARI,	RULE SERVED,MR AV PRAJAPATI
30267	FA/1590/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI LAVJIBHAI CHAUDHARI,	RULE SERVED,MR AV PRAJAPATI
30268	FA/1591/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAVJIBHAI KESHABHAI CHAUDHARI,	MR AV PRAJAPATI
30269	FA/1592/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJIBHAI NARSANGHBHAI CHAUDHARI,GOVINDBHAI NARSANGHBHAI CHAUDHARI	RULE SERVED,MR AV PRAJAPATI

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30270	FA/1593/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHABHAI DEVJIBHAI CHAUDHARI,	RULE SERVED,MR AV PRAJAPATI
30271	FA/1594/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVBHAI MOGHJIBHAI CHAUDHARI,	UNSERVED EXPIRED (R)
30272	FA/1595/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERBHAI NARSINHBHAI CHAUDHARI,DEVJIBHAI NRSINHBHAI CHAUDHARI,VAGHJIBHAI NARSINHBHAI CHAUDHARI,LAVJIBHAI NARSINHBHAI CHAUDHARI,REVABHAI NARSINHBHAI CHAUDHARI	UNSERVED EXPIRED (R)
30273	FA/1596/2010	24/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI MANSANGHBHAI CHAUDHARI,	RULE SERVED
30274	FA/1598/2010	15/04/2019	BINDUBHAI SAFIMUHHAMAD LUHAR,JINNATBIBI BINDUBHAI LUHAR,SHAHENAZBANU WIFE OF SAMIRBHAI LUHAR,FARHINBANU SAMIRBHAI (MINOR) THROUGH SHAHENAZBANU S LUHAR,SOYEB SAMIRBHAI (MINOR) THROUGH SHAHENAZBANU S LUHAR	MR R.K.MANSURI	MUSTUFA RASULBHAI KAZI,HABIBBHAI AMDABHAI CHAMPANERIYA,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
30275	FA/1599/2010	06/07/2010	BAJAJ ALLIANZ GENERAL INSURANCE LIMITED,	MR SHALIN N MEHTA	MANJULABEN SARDARBHAI BARIYA,VANABHAI ALIAS VINUBHAI PUNABHAI BARIYA,LILABEN VANABHAI BARIYA,ARTIKABEN SARDARBHAI (MINOR),BALVANTBHAI SOMSINH PARMAR,PRAVINSINH S PARMAR,NEW INDIA ASSURANCE COMPANY LIMITED	
30276	FA/1602/2010	20/07/2015	PATEL BIPINBHAI TRIKAMBHAI,	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER, OIL & NATURAL GAS CORPORATION LIMITED	GOVERNMENT PLEADER,NOTICE SERVED,MARSHALL & ASSOCIATES
30277	FA/1603/2010	25/02/2020	DINESHBHAI AMRUTLAL BHAVSAR,	A R SHAH	PREMARAJE BHUPENDRASINHJI VALA,AJAYSINHJI BHUPENDRASINHJI VALA,BHUPENDRASINHJI V VALERAWALA,SUKHDEVSINH BHUPENDRASINH VALA,UDAYSINH BHUPENDRASINH VALA	,DARSHAN M VARANDANI
30278	FA/1607/2010	27/08/2010	JIVIBEN @ BAVLIBEN BHADABHAI RUPAPARA,UJIBEN BHADABHAI RUPAPARA,GORDHANBHAI JIVRAJBHAI RADADIA,BHANUBHAI GORDHANBHAI RADADIA DECD. THRO' HEIRS,BABUBHAI GORDHANBHAI RADADIA,KANJIBHAI GORDHANBHAI RADADIA,PARVATIBEN GORDHANBHAI RADADIA,PRAVINBHAI GORDHANBHAI RADADIA,HARSUKHBHAI GORDHANBHAI RADADIA,PARSHOTTAMBHAI GORDHANBHAI RADADIA,HEMIBEN,LALJI BHANUBHAI RADADIA,PARULBEN BHANUBHAI RADIDIA,VASHRABEN BHANUBHAI RADIDIA,SHILPABEN BHANUBHAI RADIDIA,GOPAL BHANUBHAI RADIDIA	MR AR THACKER	LABHUBEN W/O BHIKHABHAI RAMJIBHAI,	
30279	FA/1608/2010	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	VISHNUBHAI HARJIBHAI BHARWAD,HARJIBHAI SOMABHAI BHARWAD,VISHNUBHAI HARJIBHAI BHARWAD	RULE SERVED,MR BHAVIN S RAIYANI,MR P B KHANDHERIA
30280	FA/1611/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SALIM GULAM MOHAMMAD SHAIKH	NOTICE SERVED
30281	FA/1612/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD FARUQ GULAM MOHAMMAD SHAIKH	NOTICE SERVED
30282	FA/1613/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL RAHEMAN RAHIM SELOT'S POWER OF ATTORNEY HOLDER	NOTICE SERVED
30283	FA/1614/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,IBRAHIM ISMAIL KADARMIYA	NOTICE SERVED,RULE UNSERVED

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30284	FA/1615/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SHABBIR BASIR GOLANDAJ	NOTICE SERVED
30285	FA/1616/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SALMA MOHAMMAD BASIR GOLANDAJ	NOTICE SERVED
30286	FA/1617/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BASIRABIBI RAFIQUDDIN SHAIKH	NOTICE SERVED
30287	FA/1618/2010	06/12/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MERAJBIBI AHEMAD KARANI	NOTICE SERVED,NOTICE UNSERVED
30288	FA/1620/2010	24/03/2015	KANABHAI @ KACHARABHAI SHAMARABHAI GODHAVI,AMIBEN KANABHAI,SHAMARA HARDASBHAI,DAXABEN SHAMARABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HIRALAL NATHABHAI KHAMBHALA,JOSEPH CHRISTIAN, PRINCIPAL,ST XAVIER'S PROVINCIAL HOUSE,PRESIDENT, MATRUJYOTI EDUCATION TRUST	RULE SERVED,MR BHUSHAN B OZA
30289	FA/1621/2010	12/07/2010	KIRITBHAI BHAKTIPRASAD VYAS,	MR R.K.MANSURI	MAHESHBHAI RAMESHCHANDRA TRIVEDI,NEW INDIA INSURANCE COMPANY LTD,MANAGING DIRECTOR OF MODERN ROAD MARKETS PVT.LTD,UNITED INDIA INSURANCE COMPANY LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR HRIDAY BUCH,(MR MAULIK J SHELAT)
30290	FA/1622/2010	12/07/2010	NATIONAL INSURANCE CO LTD., REGIONAL OFFICE AT HASUBHAI,	MR SUNIL B PARIKH	DANTANI (VAGHRI) DASHRATHBHAI BABUBHAI,DRIVER OF CHHAKDO BEARING REGISTRATION NO GJ-2Y-5611	
30291	FA/1623/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	SAROJBEN GORDHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
30292	FA/1624/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MAHENDRABHAI PRAHLADBHAI,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED,MR MM SAIYED
30293	FA/1625/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	JETHABHAI PARSHOTTAM,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	,NOTICE SERVED,NOTICE UNSERVED
30294	FA/1626/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MANIBEN PARSHOTTAMBHAI PARMAR,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED
30295	FA/1627/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	NITABEN KANUBHAI PATEL LEGAL HEIR OF KIRITBHAI KANUBHAI &,MINABEN KANUBHAI PATEL LEGAL HEIR OF KIRITBHAI KANUBHAI &,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED,MR MM SAIYED
30296	FA/1628/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	KALABEN MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED,MR MM SAIYED
30297	FA/1629/2010	11/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHANDRAKANT JAGJIVAN,SPECIAL LAND ACQUISITION OFFICER, BHARUCH,STATE OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED

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30298	FA/1630/2010	25/01/2019	SIDIBHAI DAUDBHAI BHADARKA,	MR AMAR D MITHANI	BABU UKA MIR RATHOD,LAKHANBHAI NATHABHAI KHARVA,UNITED INDIA INSURANCE CO LTD THROUGH MANAGER,HUSAIN SIDIBHAI MALEK,ORIENTAL INSURANCE CO LTD	,RULE SERVED,(MR MAULIK J SHELAT),MS KARUNA V RAHEVAR,MR NAYAN D PAREKH
30299	FA/1631/2010	10/08/2010	PRAVINBHAI VALLABHBHAI THUMMAR SINCE DECD. THROUGH HEIRS,VALLABHBHAI ARJANBHAI THUMMAR,HEMIBEN VALLABHBHAI THUMMAR,BHAVNABEN PRAVINBHAI THUMMAR,YASHVI PRAVINBHAI THUMMAR MINOR,DHARMIK PRAVINBHAI THUMMAR MINOR	MR AMAR D MITHANI	KRUSHNAKANT BECHARBHAI SAVALIA,ORIENTAL INSURANCE COMPANY LTD THROUGH MANAGER,DHANJI MOHAN JATAPARA,UNION CONSTRUCTION THROUGH BHARAT KANAIYALAL PATEL,NEW INDIA INSURANCE CO	,MR SHASHIKANT S GADE,MR ANAL S SHAH
30300	FA/1632/2010	12/08/2010	KUMARBHAI GANGARAMBHAI BHAKTANI SINCE DECD. THROUGH HEIRS,JANKIBEN KUMARBHAI BHAKTANI,PUJA KUMARBHAI BHAKTANI,RUPA KUMARBHAI BHAKTANI,AMITKUMAR KUMARBHAI BHAKTANI	MR PANKAJ R DESAI	TRIKAMBHAI JIVABHAI AHIR,NEW INDIA ASSURANCE CO LTD,RAJESHBHAI MUGATLAL VORA SINCE DECD. THROUGH HEIR,NEW INDIA ASSURANCE CO LTD	,MR SHASHIKANT S GADE
30301	FA/1633/2010	27/02/2019	SANJIV MOHINDERPAL BEDI,	MR.HIREN M MODI	RAJABHAI VELABHAI RABARI,DEVASHIBHAI KARSHANBHAI JASANI,NEW INDIA ASSURANCE CO LTD THROUGH LEGAL CELL,NARENDRAKUMAR RAMANLAL SHARMA,G S R T C	RULE SERVED,MRS VASAVDATTA BHATT,MR HARDIK C RAWAL,MS LILU K BHAYA
30302	FA/1634/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATNASINH NARSINH SURATIYA,	UNSERVED EXPIRED (N)
30303	FA/1635/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH HARISINH KATHWADIA,	UNSERVED EXPIRED (N)
30304	FA/1636/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH DANSINH KATHWADIA,	UNSERVED EXPIRED (N)
30305	FA/1637/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRADHYUMNA NARHARI SHANKAR BHATT,	MR NIRAV C THAKKAR
30306	FA/1638/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAJUBEN BHAGVANSINH MAHIDA,	UNSERVED EXPIRED (N)
30307	FA/1639/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARENDRASINH KHUMANSINH BORASIYA,	NOTICE SERVED
30308	FA/1640/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJSINH BAHECHARSINH,	NOTICE SERVED
30309	FA/1641/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARSINH CHANDRASINH,	NOTICE NOT RECD BACK
30310	FA/1642/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH AMARSINH DEVDHARA,	MR NIRAV C THAKKAR
30311	FA/1643/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANUBEN GAMBHIRSINH RAVAJI,	NOTICE SERVED
30312	FA/1644/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSINH VIRAMSINH VANDARIYA,	MR NIRAV C THAKKAR
30313	FA/1645/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJIRBHAI SAJLABHAI VASAVA,	MR TRILOK J PATEL
30314	FA/1646/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI KILIYAHAI VASAVA,	MR TRILOK J PATEL
30315	FA/1647/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANCHANLAL AMBALAL BHATIYA,	MR TRILOK J PATEL
30316	FA/1648/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HARIJAN JETHABHAI KHANABHAI DECD. THROUGH KAMABHAI JETHABH,KHEMABHAI JETHABHAI,RUKHIBEN JETHABHAI	MR AV PRAJAPATI
30317	FA/1649/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	THAKOR JUGAJI AMTHAJI,	
30318	FA/1650/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HARIJAN MAFABHAI MELABHAI,	MR AV PRAJAPATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30319	FA/1651/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	KANTIBHAI HEMABHAI DECD. THROUGH LEGAL HEIRS,RAMILABEN KANTIBHAI,PRAKASHBHAI KANTIBHAI,KOKILABEN KANTIBHAI,RAJABHAI HEMABHAI,ISHWARBHAI HEMABHAI	,MR AV PRAJAPATI
30320	FA/1652/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	THAKOR KADVAJI BALVANTJI,	MR AV PRAJAPATI
30321	FA/1653/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	BHANGI RANIBEN UGARABHAI DECD.THROUGH AMRATBHAI UGARABH,DAHYABHAI UGARABHAI,NATHABHAI UGARABHAI	,MR AV PRAJAPATI
30322	FA/1654/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HARIJAN SOMABHAI MELABHAI DECD.THROUGH PURIBEN SOMABHAI,PINKIBEN SOMABHAI,NITABEN SOMABHAI,KOKILABEN SOMABHAI,MANISHBHAI SOMABHAI	MR AV PRAJAPATI
30323	FA/1655/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	BHANGI RANIBEN UGARABHAI THROUGH AMRATBHAI UGARABHAI,DAHYABHAI UGARABHAI,NATHABHAI UGRABHAI	,MR AV PRAJAPATI
30324	FA/1656/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HARIJAN GANDABHAI NANJIBHAI,HARIJAN JASHVANTBHAI NANJIBHAI	MR AV PRAJAPATI
30325	FA/1657/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HARIJAN VITTHALBHAI MELABHAI,KHENGARBHAI MELABHAI THROUGH LEGAL HEIRS,BHIKHIBEN KHENGARBHAI,MANJULABEN KHENGARBHAI,RAMILABEN KHENGARBHAI,VINODBHAI KHENGARBHAI,PRAVINBHAI KHENGARBHAI	,MR AV PRAJAPATI
30326	FA/1658/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RABARI KARAMSHIBHAI KESHABHAI DECD. THROUGH LEGAL HEIR,RABARI DINESHBHAI KARAMSHIBHAI	,MR AV PRAJAPATI
30327	FA/1659/2010	02/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	CHAMAR MAFABHAI SOMABHAI DEVABHAI,	
30328	FA/1660/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILALBHAI JADAVBHAI PATEL,	MR KM SHETH
30329	FA/1661/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAPRABHABEN SHANTILAL PA TEL,	MR KM SHETH
30330	FA/1662/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI NARSINHBHAI PATEL,JADAVBEN WD\O CHATURBHAI PATEL,JYOTSANABEN CHATURBHAI,KANCHANBHAI CHATURBHAI,DHARMISTHABEN CHATURBHAI,YOGESHBHAI CHATURBHAI,MAYABEN CHATURBHAI,MEENABEN CHATURBHAI,SHAKUBEN CHATURBHAI	,RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
30331	FA/1663/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRABHAI SHANKARBHAI PATEL,JASHODABEN SHANKARBHAI,MINAKSHIBEN SHANKARBHAI,SUMITRABEN SHANKARBHAI,ASHOKBHAI SHANKARBHAI,SHEELABEN SHANKARBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH
30332	FA/1664/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILALBHAI JADAVBHAI PATEL POWER OF ATTORNEY OF MUKESHKUM,	MR KM SHETH
30333	FA/1665/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILALBHAI JADAVBHAI PATEL,	MR KM SHETH
30334	FA/1666/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI CHATURBHAI BARIYA,	UNSERVED EXPIRED (R)
30335	FA/1667/2010	15/04/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI KUBERBHAI PATEL,KIRITBHAI JIVANBHAI PATEL,MANOJBHAI JIVANBHAI PATEL,MAHESHBHAI JIVANBHAI PATEL,INDERVADEN JIVANBHAI PATEL,JOGESHBHAI JIVANBHAI PATEL	,MR KM SHETH
30336	FA/1668/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI VIRCHANDDAS PATEL,AMBALAL VIRCHANDDAS PATEL	MR AV PRAJAPATI
30337	FA/1669/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASUBHAI RAMABHAI PATEL,	MR AV PRAJAPATI

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30338	FA/1670/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI SENDHABHAI PATEL AS LEGAL HEIR OF,	MR AV PRAJAPATI
30339	FA/1671/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI NARANBHAI PATEL L.R.OF CHHAGANBHAI M PATEL,	MR AV PRAJAPATI
30340	FA/1672/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI RAMDAS PATEL SINCE DIED HIS LEGAL HEIRS,PATEL JADIBEN BABUBHAI,PATEL JAYANTIBHAI BABUBHAI,PATEL MADHUBEN BABUBHAI DAUGHTER W/O PARSHOTTAMBHAI,PATEL CHANDRIKABEN BABUBHAI DAUGHTER W/O PRAHLADBHAI,PATEL KAPILABEN BABUBHAI DAUGHTER W/O PRAVINKUMAR	
30341	FA/1673/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHALADBHAI SHANKARBHAI PATEL AS ADMINISTRATOR OF,	MR AV PRAJAPATI
30342	FA/1674/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELABHAI RAMABHAI RABARI,	MR AV PRAJAPATI
30343	FA/1675/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI NATHALAL PATEL,RAMESHBHAI NATHABHAI PATEL,HIRABAI WD/O NATHABHAI PATEL	MR AV PRAJAPATI
30344	FA/1676/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAYANBHAI MAGANBHAI PATEL,	MR AV PRAJAPATI
30345	FA/1677/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULCHANDBHAI PUNJIRAM PATEL,MANORBHAI PUNJIRAM PATEL,BABUBHAI PUNJIRAM PATEL	MR AV PRAJAPATI
30346	FA/1678/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHABHAI KACHARABHAI PATEL,BHAGAWANBHAI KACHARABHAI PATEL,AMTHABHAI KACHARABHAI PATEL,MANGALBHAI KACHRABHAI PATEL	MR AV PRAJAPATI
30347	FA/1679/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABHAJI AMTHAJI THAKORE,	MR AV PRAJAPATI
30348	FA/1680/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHABHAI CHHAGANBHAI PATEL,	MR AV PRAJAPATI
30349	FA/1681/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI BECHARBHAI THROUGH SHANTIBEN WD/O NAGJIBH,PRAHLADBHAI NAGJIBHAI,MADHAVSINH NAGJIBHAI,MAHENDRASINH NAGJIBHAI,VINODKUMAR NAGJIBHAI,CHAMPABEN NAGJIBHAI	MR MM SAIYED
30350	FA/1687/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALIBEN VALJIBHAI,	UNSERVED EXPIRED (R)
30351	FA/1688/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVUBEN GORDHANBHAI GUARDIAN OF BHARATBHAI GORDHANBHAI,	MR MD VAKIL
30352	FA/1689/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVJIBHAI BECHARBHAI,	RULE SERVED,MR MD VAKIL
30353	FA/1690/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHUSHALBHAI RAMJIBHAI,	MR MD VAKIL
30354	FA/1691/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI MOHANBHAI,	RULE SERVED,MR MD VAKIL
30355	FA/1692/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTLAL MOHANLAL,	RULE SERVED,MR MD VAKIL
30356	FA/1693/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI RAVJIBHAI,	RULE SERVED,MR MD VAKIL
30357	FA/1694/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARKHAN LAKHAJI,	RULE SERVED,MR MD VAKIL
30358	FA/1695/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI NARANBHAI,	MR MD VAKIL
30359	FA/1696/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KEHARKHAN KARAMJI,	RULE SERVED,MR MD VAKIL

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30360	FA/1697/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI RAMJIBHAI PATEL,	RULE SERVED,MR MD VAKIL
30361	FA/1698/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHEMATKHAN ALIKHAN,SONBAI WD/O RAHEMATKHAN,RAHIMKHAN REMATKHAN,BISMILLAKHAN REMATKHAN,JANUBEN REMATKHAN,MADINABEN REMATKHAN	,RULE SERVED,MR MD VAKIL,MS AMRITA AJMERA
30362	FA/1699/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JEMALJI DOHAJI, A PURCHASER FROM VAGHARI MAFA SAVAJI,	RULE SERVED,MR MD VAKIL
30363	FA/1700/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALEK RASULKHAN VISAJI,	RULE SERVED,MR MD VAKIL
30364	FA/1701/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMTHUBHAI GAGJIBHAI,	UNSERVED EXPIRED (R)
30365	FA/1702/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVUBEN BECHARBHAI,DALABHAI LAVJIBHAI	,RULE SERVED,MR MD VAKIL
30366	FA/1703/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI KESHAVJIBHAI,	RULE SERVED,MR MD VAKIL
30367	FA/1704/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI KUNVERJIBHAI,	MR MD VAKIL
30368	FA/1705/2010	09/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PITAMBERBHAI RAMJIBHAI,	UNSERVED EXPIRED (R)
30369	FA/1706/2010	01/03/2019	PATEL BABABHAI ANDABHAI,RANCHHODBHAI BABABHAI,KANCHANBEN BABABHAI,RANJANBEN BABABHAI,PATEL DAYALJIBHAI ANDABHAI,PATEL AMRUTBHAI DHANJIBHAI,PATEL RAJNIBHAI DHANJIBHAI,PATEL VASANTIBEN DHANJIBHAI,PATEL NABUBEN DHANJIBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
30370	FA/1707/2010	01/03/2019	RABARI BHIKHABHAI,JIVANBHAI BHIKHABHAI,TAKHIBEN BHIKHABHAI,ISHABEN BHIKHABHAI,GABHUBHAI BHIKHABHAI,ZAVERBHAI BHIKHABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
30371	FA/1708/2010	01/03/2019	PATEL DHANJIBHAI DEVJIBHAI @ JESAM HARJI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
30372	FA/1709/2010	01/03/2019	PATEL UKABHAI NANJIBHAI,PATEL BALDEVBHAI UKABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR AJAY R MEHTA
30373	FA/1713/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRASINH NARSINH SURATIYA,	RULE SERVED
30374	FA/1716/2010	24/11/2016	AYASHABEN AMANJIBHAI SHERASIYA L.R.OF AMANJIBHAI H SHERASIYA,MUSTAK AMANJIBHAI SHERASIYA L.R.OF AMANJIBHAI H SHERASIYA,IRFAN AMANJIBHAI SHERASIYA L.R.OF AMANJIBHAI H SHERASIYA	MR TUSHAR L SHETH	KANABHAI LALABHAI MANATH,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MS KARUNA V RAHEVAR
30375	FA/1717/2010	15/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI BAVABHAI PATEL THROUGH HEIRS,PARSHOTTAMBHAI NATHABHAI,PURNABEN BHAGYESHBHAI,KIRTIBEN VINODBHAI	,MR BS PATEL
30376	FA/1719/2010	23/03/2016	JAYESHBHAI KHEMCHANDBHAI PARMAR,	MR RITURAJ M MEENA	BABBAN MANEK KORDE (DELETED AS PER HON'BLE CT'S,MANAGERS OF A.S KALIDAS CHUNILAL KALIDAS & BROS AAIRA,PRAGUMAN KHEMCHAND MASAVDA,NEW INDIA INSURANCE COMPANY LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
30377	FA/1721/2010	06/08/2010	NARENDRABHAI JAGJIVANBHAI NIRMAL SINCE DECD. THROUGH HEIRS,JAGJIVANBHAI KHENGARBHAI NIRMAL,DALSIBEN J NIRMAL,JASVANTBHAI J NIRMAL,PRAVINABEN J NIRMAL	MR HASIT H JOSHI	LAXMANBHAI VASHRAMBHAI GADHVI,ORIENTAL INSURANCE CO. LTD,LILAVANTIBEN SHANTILAL MADHU,NEW INDIA INSURANCE CO. LTD,KISHORBHAI RAVATBHAI MANJARIA	,MR GC MAZMUDAR

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30378	FA/1723/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI RASIKLAL SHAH,	MR TRILOK J PATEL
30379	FA/1724/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MOHANBHAI LALLUBHAI,KAMUBEN MOHANBHAI PATEL,SAVITABEN MOHANBHAI PATEL,DAHYABHAI MOHANBHAI PATEL,LALUBHAI MOHANBHAI PATEL,SHAKUBEN MOHANBHAI PATEL	,NOTICE SERVED
30380	FA/1725/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI AMBALAL PATEL,	NOTICE SERVED
30381	FA/1726/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI RANCHHODBHAI PATEL,	NOTICE SERVED
30382	FA/1727/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED NANDUBEN PARSHOTTAMBHAI,	NOTICE SERVED
30383	FA/1729/2010	16/08/2010	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MADHUSINH,VANITA KUNVAR WD/O MADHUSINH GAMBHIRSINH SISODIA,MINOR ANJANAKUMARI MADHUSINH,MINOR TEJPALSINH MADHUSINH,MINOR MAHENDRASINH MADHUSINH,CHAMNI KUNVAR GAMBHIRSINH SISODIA,JAGDISH RAYSINH BALIVAL,K P FINANCIAL MANAGEMENT SERVICES	,NOTICE SERVED,MR JA ADESHRA
30384	FA/1730/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI JIVANRAM PATEL,	MR MM SAIYED
30385	FA/1731/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKESHKUMAR PRANJIVAN PATEL,	MR MM SAIYED
30386	FA/1732/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTLAL KANJIBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30387	FA/1733/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANBHAI MADHABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30388	FA/1734/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI MADHABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30389	FA/1735/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAROTTAMBHAI NARANBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30390	FA/1736/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHURAM MORARBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30391	FA/1737/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHAMANBHAI HARGOVANBHAI,PATEL SHANKARBHAI HARGOVANBHAI THR' ADMINISTRATOR	RULE UNSERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
30392	FA/1738/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PURIBEN HARIBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30393	FA/1739/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI JIVRAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30394	FA/1740/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PITAMBERBHAI PARSHOTTAMDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
30395	FA/1741/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHVARBHAI CHHAGANBHAI,PATEL JETHABHAI CHHAGANBHAI THRO' ADMINISTRATOR	RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30396	FA/1742/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI GOPALBHAI,PATEL BHANUBHAI GOPALBHAI THRO'ADMINISTRATOR	RULE UNSERVED
30397	FA/1743/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANORBHAI NARANDAS,	RULE UNSERVED
30398	FA/1744/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI KARSANBHAI THRO HEIR PATEL JOITABHAI RAMABHAI,	RULE UNSERVED
30399	FA/1745/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI SHIVRAM THRO'HEIR- PATEL RATILAL GOVINDBHAI,	RULE UNSERVED
30400	FA/1746/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI CHHAGANDAS,PATEL RATIBHAI CHHAGANDAS,PATEL NATUBHAI CHHAGANBHAI THRO'ADMINISTRATOR	RULE UNSERVED
30401	FA/1747/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANORBHAI MORARDAS,PATEL BABABHAI MORARDAS THRO'ADMINSITRATOR	RULE UNSERVED
30402	FA/1748/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI ISHWARBHAI,PATEL KANTIBHAI ISHWARBHAI,PATEL PRAHLADBHAI ISHWARBHAI THRO'ADMINISTRATOR	RULE UNSERVED
30403	FA/1749/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TALSHIBHAI JOITABHAI,	RULE UNSERVED
30404	FA/1750/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI BABABHAI,	RULE UNSERVED
30405	FA/1751/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI BABABHAI,PATEL MANILAL VASHRAMBHAI THRO'MAHESHBHAI BABABHAI	RULE UNSERVED
30406	FA/1752/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI PRABHURAM,	RULE UNSERVED
30407	FA/1753/2010	01/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOTIBEN PRABHURAM THRO' HEIR-,	RULE UNSERVED
30408	FA/1754/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI PRABHATBHAI VAGHRI,	
30409	FA/1755/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANKAJKUMAR AMBALAL PATEL,CHANDUBHAI KANTIBHAI PATEL	,MR AV PRAJAPATI
30410	FA/1756/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANKAJKUMAR AMBALAL PATEL,	MR AV PRAJAPATI
30411	FA/1757/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI PARSHOTTAMBHAI PATEL,	
30412	FA/1758/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI MADHABHAI PATEL,	
30413	FA/1759/2010	06/01/2015	JASHIBEN ALIAS JASHODABEN WD/OAMBALALBHAI PATEL,MANOJBHAI MABALAL PRAJAPATI,KIRITBHAI AMBALAL PRAJAPATI,SHAILESHBHAI AMBALAL PRAJAPATI	MR.HIREN M MODI	SHAILESHBHAI BHAGWATIPRASAD PUROHIT,RELIANCE GENERAL INSURANCE CO.LTD,DILIPKUMAR KANJIBHAI KERASIYA	RULE SERVED,MR VIBHUTI NANAVATI
30414	FA/1760/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI MOHANLAL PATEL,RASIKBHAI MOHANLAL PATEL,VINUBHAI MOHANLAL PATEL,BHARATKUMAR MOHANLAL PATEL,JOITABHAI MOHANLAL PATEL	MR AV PRAJAPATI
30415	FA/1761/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAVRAMBHAI MANILAL PATEL,	MR AV PRAJAPATI
30416	FA/1762/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRTIKUMAR MANILAL PATEL,	MR AV PRAJAPATI
30417	FA/1763/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI JAMNADAS PATEL,	MR AV PRAJAPATI
30418	FA/1764/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI BHOGILAL PATEL,DASHRATHBHAI BHOGILAL PATEL,RATILAL BHOGILAL PATEL	,MR AV PRAJAPATI

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30419	FA/1765/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALBHAI RANCHHODBHAI PRAJAPATI,MAFATLAL MAGANLAL PRAJAPATI,BHIKHABHAI MAGANLAL PRAJAPATI,RAICHANDHBAI MAGANLAL PRAJAPATI,LAXMANBHAI MAGANLAL PRAJAPATI,NARMADABEN MAGANLAL PRAJAPATI,JASIBEN MAGANLAL PRAJAPATI,MINABEN MAGANLAL PRAJAPATI	MR AV PRAJAPATI
30420	FA/1766/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI AMTHABHAI PATEL,MOTIBHAI AMTHABHAI PATEL	MR AV PRAJAPATI
30421	FA/1767/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHANABHAI KASHIRAM PATEL,BABUBHAI KASHIRAM PATEL,CHATURBHAI KASHIRAM PATEL,CHANDRAKANT PRAHALADBHAI PATEL,RAMILABEN PRAHALADBHAI PATEL	MR AV PRAJAPATI
30422	FA/1768/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI JOITARAMBHAI PATEL,	MR AV PRAJAPATI
30423	FA/1769/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MAFATBHAI PATEL,ISHWARBHAI LILACHANDRABHAI PATEL,MAFATLAL LILACHANDRABHAI PATEL	MR AV PRAJAPATI
30424	FA/1770/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI BABABHAI PATEL,BHAGWANBHAI BABABHAI PATEL	MR AV PRAJAPATI
30425	FA/1771/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI AMBARAM PATEL,HARGOVANBHAI AMBARAM PATEL	MR AV PRAJAPATI
30426	FA/1772/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MABUBHAI JENABHAI PATEL,DAHYABHAI MANILAL PATEL	MR AV PRAJAPATI
30427	FA/1773/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHEMCHANDBHAI MANIBHAI PATEL,DAHYABHAI MANIBHAI PATEL	MR AV PRAJAPATI
30428	FA/1774/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORABHAI BHAICHANDBHAI PATEL,	MR AV PRAJAPATI
30429	FA/1775/2010	31/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIRAMBHAI PRABHUDAS PATEL,	MR AV PRAJAPATI
30430	FA/1780/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI POPATBHAI,	MR MD VAKIL
30431	FA/1781/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANE SHBHAI JETHABHAI,	MR MD VAKIL,MS AMRITA AJMERA
30432	FA/1782/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED UPADHYAY AMRUTLAL KHODIDAS,SHARDABEN WD/O AMRUTLAL,SHASHIKANTBHAI AMRUTLAL,BHUPENDRABHAI AMRUTLAL,DHIRENDRABHAI AMRUTLAL,HEIRS OF DECD. BALVANTRAY AMRUTLAL,HEIRS OF DECEASED VASANTBEN AMRUTLAL,PRATIMABEN WD/O BALVANTRAY,ARVINDBHAI BECHARDAS,NARESHBHAI BECHARDAS,RAJESHBHAI BALVANTRAY,MANISHABEN BALVANTRAY,VIJAYBHAI BECHARDAS,CHANDRIKANBEN BECHARDAS,BHARTIBEN BECDHARDAS,BECHARDAS B DAVE (HUSBAND)	,RULE SERVED,MR MD VAKIL
30433	FA/1783/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL PRABHUBHAI JETHABHAI,PATEL RASIKLAL PRABHUBHAI,PATEL VASANTIBEN PRABHUBHAI,PATEL SHARDABEN PRABHUBHAI,PATEL RAMILABEN PRABHUBHAI,PATEL NAVINBHAI PRABHUBHAI,CHAMPABEN WD/O PRABHUBHAI JETHABHAI	,RULE SERVED,MR MD VAKIL,MS AMRITA AJMERA
30434	FA/1784/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVAJI RANAJI MALEK,	MR MD VAKIL,MS AMRITA AJMERA
30435	FA/1785/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TULSHIBHAI KARMASHIBHAI PATEL,	MR MD VAKIL,MS AMRITA AJMERA
30436	FA/1786/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REMATKHAN BANAJI,	MR MD VAKIL,MS AMRITA AJMERA

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30437	FA/1787/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIC-HIBEN NAGARBHAI,	MR MD VAKIL,MS AMRITA AJMERA
30438	FA/1788/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANBHAI VELJIBHAI PATEL,	MR MD VAKIL,MS AMRITA AJMERA
30439	FA/1789/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DALSUKHBHAI DEVJIBHAI,	MR MD VAKIL,MS AMRITA AJMERA
30440	FA/1790/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL BHAGVANBHAI KUBERBHAI,ZAMKUBEN WD/O BHAGVANBHAI KUBERBHAI,RASIKBHAI BHAGVANBHAI,RAMESHBHAI BHAGVANBHAI,RAMBHABEN BHAGVANBHAI,PUSHPABEN BHAGVANBHAI	,MR MD VAKIL,MS AMRITA AJMERA
30441	FA/1791/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALEK AADAMJIBHAI LAKHABHAI,	MR MD VAKIL,MS AMRITA AJMERA
30442	FA/1792/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KEVALBHAI CHHAGANBHAI,	MR MD VAKIL,MS AMRITA AJMERA
30443	FA/1793/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVAJI SAHEBKHAN,	MR MD VAKIL,MS AMRITA AJMERA
30444	FA/1794/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAMLABEN PRANLAL,	MR MD VAKIL,MS AMRITA AJMERA
30445	FA/1799/2010	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVANDAS BHAILALBHAI PATEL,	MR TRILOK J PATEL
30446	FA/1800/2010	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHUKANTABEN SURYAKANTBHAI,	MR TRILOK J PATEL
30447	FA/1801/2010	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI PRABHUDAS PATEL,	MR TRILOK J PATEL
30448	FA/1802/2010	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI RANCHHODBHAI PATEL,	MR TRILOK J PATEL
30449	FA/1803/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPA MALA,	MR MD VAKIL
30450	FA/1804/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARI MALA SELA HARI,	NOTICE SERVED
30451	FA/1805/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GABHRU NARAR,	NOTICE SERVED
30452	FA/1806/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAGHARA MALA,TRIKAM LAGHARA	,NOTICE UNSERVED
30453	FA/1807/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VIHA MALA GABHRU VIHA,	NOTICE SERVED
30454	FA/1808/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJU MALA,	NOTICE SERVED
30455	FA/1809/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JODHA MALA THROUGH DHULBHAI JODHABHAI BHA,HIMABEN JODHABHAI	NOTICE SERVED
30456	FA/1810/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI SHADULBHAI,MOTIBEN WD\O KARSANBHAI SHADULBHAI,LAKHMANBHAI KARSANBHAI,REVABHAI KARSANBHAI,TOGABHAI KARSANBHAI,RAMABHAI KARSANBHAI,RANABHAI KARSANBHAI,BHURABHAI KARSANBHAI,JIVANBHAI KARSANBHAI,RAKHUBEN KARSANBHAI,TAKHUBEN KARSANBHAI,DEVABHAI KARSANBHAI,LILABEN WIDOW OF DEVABHAI,GOBHARBHAI DEVABHAI MINOR	,NOTICE NOT RECD BACK,NOTICE SERVED
30457	FA/1811/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI BIJALBHAI,	NOTICE SERVED
30458	FA/1812/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HAMIR RAMA VAGHA HAMIR,	NOTICE SERVED

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30459	FA/1813/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPABHAI RAMABHAI,NARANBHAI RUPABHAI,LAVJIBHAI RUPABHAI,HARJIBHAI RUPABHAI,MOHANBHAI RUPABHAI,AMARBEN RUPABHAI,RAVJIBHAI RUPABHAI,MOGHIVEN WD\O RAVJIBHAI,SURESHBHAI RAVJIBHAI,MUKESHBHAI RAVJIBHAI,BHANUBEN RAVJIBHAI	,NOTICE SERVED
30460	FA/1814/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MITHA RAMA,NANDUBEN WD\O MITHA RAMA	,NOTICE SERVED
30461	FA/1815/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEHA RAMA,DEVAJI DEHABHAI,DALALBHAI DEHABHAI,RAGHAVBHAI DEHABHAI,RATANBHAI DEHABHAI,MANIBEN DEHABHAI	,NOTICE SERVED
30462	FA/1816/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHA MAVA,	NOTICE SERVED
30463	FA/1817/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAV MEGHA,	NOTICE SERVED
30464	FA/1818/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAVALBEN WD\O PUNA TRIKAM,	NOTICE SERVED
30465	FA/1819/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIKAM LAKHA,	NOTICE SERVED
30466	FA/1820/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNABHAI LAKHABHAI,	NOTICE SERVED
30467	FA/1821/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHU MITHA VASHRAM,	NOTICE SERVED
30468	FA/1822/2010	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMA DANA,	NOTICE SERVED
30469	FA/1824/2010	16/07/2015	ALKABEN RAJESHBHAI PANDYA,SHITAL RAJESHBHAI PANDYA (MINOR) THROUGH MOTHER ALKABEN	MS SM AHUJA	RAJESHKUMAR BALVANTRAI PANDYA,	ADVOCATE NAME DELETED,MR ASHISH M DAGLI,MR HARSHIT S TOLIA,MR PARTH S TOLIA
30470	FA/1825/2010	25/09/2014	ATULKUMAR MAHENDRAKUMAR DAVE,	MS SM AHUJA	USHABEN ATULKUMAR DAVE,	RULE SERVED,MS TANUJA N KACHCHHI
30471	FA/1826/2010	25/09/2014	ATULKUMAR MAHENDRAKUMAR DAVE,	MS SM AHUJA	USHABEN ATULKUMAR DAVE,	RULE SERVED,MS TANUJA N KACHCHHI
30472	FA/1828/2010	19/12/2019	DEVANG MADHUKAR MEHTA,BIPIN MADHUKAR MEHTA - Deleted as per order dated 19.12.2019	MR HR PRAJAPATI	PANKAJ MADHUKAR MEHTA,RAJNIKANT MADHUKAR MEHTA - Deleted as per order dated 19.12.2019	MR AJAY S JAGIRDAR
30473	FA/1829/2010	19/12/2019	DEVANG MADHUKAR MEHTA,BIPIN MADHUKAR MEHTA - Deleted as per order dated 19.12.2019	MR HR PRAJAPATI	PANKAJ MADHUKAR MEHTA,RAJNIKANT MADHUKAR MEHTA - Deleted as per order dated 19.12.2019	MR AJAY S JAGIRDAR
30474	FA/1830/2010	28/01/2015	DAKSHIN GUJARAT VIJ CO LTD. (ERSTWHILE GUJARAT ELECTRICITY,	MR DIPAK R DAVE	WOOD PAPERS LTD.,KASHYAP ARVINDKUMAR PATEL,HITESH AMBALAL PATEL	
30475	FA/1831/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	RAMSANG BHAILALBHAI,SPECIAL LAND ACQUISITION OFFICER	
30476	FA/1832/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MELIYABHAI TALSIBHAI,SPECIAL LAND ACQUISITION OFFICER	
30477	FA/1833/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MANSANG PASALA,SPECIAL LAND ACQUISITION OFFICER	
30478	FA/1834/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	BAI KASHI,SPECIAL LAND ACQUISITION OFFICER	
30479	FA/1835/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	GAMBHIR GABLA,CHHITA GABLA,SPECIAL LAND ACQUISITION OFFICER	
30480	FA/1836/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	GAMBIRBHAI GABLABHAI,SPECIAL LAND ACQUISITION OFFICER	
30481	FA/1837/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHELIYA GIRDHAR,SPECIAL LAND ACQUISITION OFFICER	

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30482	FA/1838/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHELIYABHAI TALSIBHAI,SPECIAL LAND ACQUISITION OFFICER	
30483	FA/1839/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHITALA GABHABHAI,GAMBHIRBHAI GABHABHAI,SPECIAL LAND ACQUISITION OFFICER	
30484	FA/1840/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHITABHAI GABLABHAI,SPECIAL LAND ACQUISITION OFFICER	
30485	FA/1841/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	SHANABHAI PASSLABHAI,SPECIAL LAND ACQUISITION OFFICER	
30486	FA/1842/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MELIYABHAI DAMJIBHAI HEIR OF DAMJI KILIYA,SPECIAL LAND ACQUISITION OFFICER	
30487	FA/1843/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MELIYA TALSI,SPECIAL LAND ACQUISITION OFFICER	
30488	FA/1844/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	DEVJIBHAI PASALABHAI HEIR OF KHEDAN PASALA JOGI,MAGANBHAI PASALABHAI HEIR OF KHEDAN PASALA JOGI,SPECIAL LAND ACQUISITION OFFICER	
30489	FA/1845/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	NARANBHAI SARADBHAI,SPECIAL LAND ACQUISITION OFFICER	
30490	FA/1846/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	GELIYABHAI GIRDHARBHAI,SPECIAL LAND ACQUISITION OFFICER	
30491	FA/1847/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MULJI TALSI HEIR OF GIRDHARBHAI NAROTTAMBH,SPECIAL LAND ACQUISITION OFFICER	
30492	FA/1848/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MAGAN PASALA HEIRS OF PASALA JOGI,SADABEN PASALA HEIRS OF PASALA JOGI,SPECIAL LAND ACQUISITION OFFICER	
30493	FA/1849/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHELIYA TALSI,SPECIAL LAND ACQUISITION OFFICER	
30494	FA/1850/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	MATHUR PASLA,SPECIAL LAND ACQUISITION OFFICER	
30495	FA/1851/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHITABHAI GABLABHAI,SPECIAL LAND ACQUISITION OFFICER	
30496	FA/1852/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHHITABHAI GABLABHAI HEIRS OF GABLABHAI NAROTTAMBHA,GAMBHIRBHAI GABLABHAI HEIRS OF GABLABHAI NAROTTAMBHA,SPECIAL LAND ACQUISITION OFFICER	
30497	FA/1853/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	GAMBIRBHAI GABLABHAI,SPECIAL LAND ACQUISITION OFFICER	
30498	FA/1854/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	RAMSANG BHAILALBHAI,SPECIAL LAND ACQUISITION OFFICER	
30499	FA/1855/2010	06/08/2010	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	SHANABHAI PASALABHAI,SPECIAL LAND ACQUISITION OFFICER	
30500	FA/1856/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KARAMSHI HARJIBHAI,AMRATBHAI KARAMSHIBHAI,JITABEN KARAMSHIBHAI,DHIRAJIBHAI KARAMSHIBHAI,BABUBEN KARAMSHIBHAI,GHEMARBHAI KARAMSHIBHAI	,MR AV PRAJAPATI
30501	FA/1857/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMIN.OF DHARMADA DUDHESHWAR MAHADEV RABARI MAFABHAI HIRABH,	UNSERVED EXPIRED (N)
30502	FA/1858/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJABHAI V ELABHAI RABARI,	MR AV PRAJAPATI
30503	FA/1859/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MOHANBHAI TALJABHAI,	MR AV PRAJAPATI
30504	FA/1860/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESINGBHAI HARJIBHAI RABARI SINCE DECD THRO.HIS HEIRS,DHARAMSHIBHAI JESANGBHAI DESAI,BACHUBHAI JESANGBHAI DESAI,SAMBHUBHAI JESANGBHAI DESAI	MR AV PRAJAPATI
30505	FA/1861/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARAMSHIBHAI TALJABHAI RABARI,	NOTICE SERVED

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30506	FA/1862/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KARAMSHI HARJIBHAI,AMRATBHAI KARAMSHIBHAI,JITABEN KARAMSHIBHAI,DHIRAJIBHAI KARAMSHIBHAI,BABUBEN KARAMSHIBHAI,GHEMARBHAI KARAMSHIBHAI	,NOTICE SERVED
30507	FA/1863/2010	20/08/2010	MUNICIPAL CORP. OF AHMEDABAD,	MR SN SHELAT	ASHVINKUMAR TRIVEDI,	
30508	FA/1865/2010	26/11/2010	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE COP.,RECOVERY OFFICER	MR HEMANT S SHAH	ADARSH ROAD LINES,	MR SUREN M SHAH
30509	FA/1866/2010	21/07/2010	DHARAMSHIBHAI JERAMBHAI SOJITRA AS A KARTA AND MANAGER OF DH,	MR PREMAL R JOSHI	RANCHHODBHAI CHHENBHAI BHARWAD,BABUJI BABAJI THAKOR	MR JIGAR P RAVAL
30510	FA/1867/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANCHHODBHAI JESINGBHAI PATEL THROUGH LEGAL HEIRS,CHUNILAL RANCHHODBHAI PATEL,BHAGAWANDAS RANCHHODBHAI PATEL,ASHWINBHAI RANCHHODBHAI PATEL,JASHODABEN RANCHHODBHAI PATEL,URMILABEN RANCHHODBHAI PATEL	,MR KM SHETH
30511	FA/1868/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAVJIBHAI DAHYABHAI PATEL THROUGH LEGAL HEIRS,VINUBHAI RAVJIBHAI PATE,DINESHBHAI RAVJIBHAI PATEL,KAMLABEN WD/O RAVJIBHAI DAHYABHAI PATEL	,MR KM SHETH
30512	FA/1869/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SURESHBHAI HIRABHAI PATEL,	MR KM SHETH
30513	FA/1870/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHITABHAI SHANKARBHAI PATEL THROUGH LEGAL HEIRS,HARIBHAI SHANABHAI PATEL	,MR KM SHETH
30514	FA/1871/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAILESHBHAI CHUNILAL PATEL,	MR KM SHETH
30515	FA/1872/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHUNILAL JETHABHAI PATEL THROUGH LEGAL HEIRS,VIDHYABEN CHUNILAL PATEL,SAILESHBHAI CHUNILAL PATEL,MAHESHBHAI CHUNILAL PATEL,HARESHBHAI CHUNILAL PATEL,SHAKUNTALABEN INDRAVADANBHAI PATEL	,MR KM SHETH
30516	FA/1873/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGWANDAS RANCHHODBHAI PATEL THROUGH LEGAL HEIRS,VINODBHAI BHAGWANDAS PATEL,MAHESHBHAI BHAGWANDAS PATEL,SHARDABEN BHAGWANDAS PATEL	,MR KM SHETH
30517	FA/1874/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ARVINDBHAI ISHWARBHAI PATEL THROUGH LEGAL HEIRS,ARUNABEN WD/O ARVINDBHAI ISHWARBHAI PATEL,VIRALKUMAR ARVINDBHAI PATEL,NEHABEN ARVINDBHAI PATEL	,MR KM SHETH
30518	FA/1875/2010	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ASHOKBHAI MAGANBHAI PATEL,	MR KM SHETH
30519	FA/1876/2010	26/08/2010	HINDUSTAN INDUSTRIES,	MR BHARAT T RAO	UNITED INDIA INSURANCE CO LTD,BRANCH MANAGER UNITED INDIA INSURANCE CO LTD,GUJARAT STATE FINANCIAL CORPORATION	
30520	FA/1877/2010	07/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	SHARMILABEN MANOJBHAI KUNVAR,MINOR SONALIBEN MANOJBHAI KUNVAR,MINOR PRAGNESHKUMAR MANOJBHAI KUNVAR,KANTABEN MADHUBHAI KUNVAR,NILESHKUMAR MADHUBHAI KUNVAR	,RULE SERVED,SERVED BY RPAD (R),MR JOY MATHEW
30521	FA/1880/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI HAMIRBHAI GADHVI AS L.R.OF,	MR AV PRAJAPATI
30522	FA/1881/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHRABHAI DEVABHAI VANKAR,	MR AV PRAJAPATI
30523	FA/1882/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADAN KESHABHAI GADHVI,	MR AV PRAJAPATI
30524	FA/1883/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATBHAI SATIDAN GADHVI AS L.R.OF SATIDAN R GADHVI,	MR AV PRAJAPATI

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30525	FA/1884/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI GALABHAI SOLANKI,	MR AV PRAJAPATI
30526	FA/1885/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBADAN KESHABHAI GADHAVI,	MR AV PRAJAPATI
30527	FA/1886/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI NARANBHAI VANKAR L.R.OF RANCHHODBHAI H VANKAR,HARGOVANBHAI RANCHODBHAI VANKAR	MR AV PRAJAPATI
30528	FA/1887/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUNGIBEN @ MANGHIBEN PASHABHAI @ PATHABHAI GADHAVI,	MR AV PRAJAPATI
30529	FA/1888/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBHAI KHENGARBHAI GADHAVI,	MR AV PRAJAPATI
30530	FA/1889/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MORARDAN BHALUBHAI GADHAVI,	MR AV PRAJAPATI
30531	FA/1890/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOKALBHAI NARANBHAI GADHAVI AS L.R.OF NARANBHAI M GADHAVI,	MR AV PRAJAPATI
30532	FA/1891/2010	18/11/2010	ORIENTAL INSURANCE COMPANY,	MR RITURAJ M MEENA	KAUSHIKKUMAR MAGANBHAI BHATT,MINALKAUSHIK KUMAR BHATT (MINOR),DAHERANI KAUSHIK BHATT (MINOR),MANSI KAUSHIK BHATT (MINOR),DIPESH POPATLAL CHAUHAN,RAMANLAL DEVJIBHAI PANCHAL,NATIONAL INSURANCE COMPANY	,MR SUNIL B PARIKH,MR JAPAN V DAVE
30533	FA/1892/2010	14/07/2010	HEIRS OF SUBAMIYA HASUMIYA,HEIRS OF ZEBUNISA W/O SUBAMIYA,MEHMUDMIYA SUBAMIYA SHAIKH,YUSUFMIYA SUBAMIYA SHAIKH,HAMIDMIYA SUBAMIYA SHAIKH,SAIRABANU SUBAMIYA SHAIKH	MR MA BUKHARI	HEIRS OF YAKUBKHAN ABDULLAKHAN PATHAN,AMIRUNISA YAKUBKHAN PATHAN,MAZHARKHAN YAKUBKHAN PATHAN,ASHRAFKHAN ABDULKHAN PATHAN	,MR PC MASTER
30534	FA/1893/2010	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MUKESHKUMAR DHANJIBHAI PARMAR,MAHESHKUMAR JAYANTIBHAI PARMAR,MANJULABEN @ MENABEN WD/O SANJAYKUMAR KARSHANBHAI DABHI,MINOR BHUMIKABEN SANJAYKUMAR DABHI,MINOR KOMALBEN SANJAYKUMAR DABHI,KARSHANBHAI KALIDAS DABHI,GETABEN KARSHANBHAI DABHI	RULE SERVED,MR.HIREN M MODI
30535	FA/1895/2010	03/08/2010	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAMESH V HADIYA,PURSHOTTAM JAKHUBHAI HADIYA,JASHVANTBHAI PRABHATBHAI KANGASIYA,RELIANCE GENERAL INSURANCE CO LTD,VAGHELA JAYESHKUMAR,VAGHELA HIRABHAI PARMABHAI,VAGHELA DHANIBEN HIRABHAI	
30536	FA/1897/2010	01/03/2011	MARIYAMBEN HAJI IBRAHIMBHAI GAFURBHAI GUJARATI,	MR JV JAPEE	KHANNALAL KODARLAL RATHOD,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED BY DS,MS HINA DESAI
30537	FA/1898/2010	03/08/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	PRAVINBHAI DEVSHIBHAI LODHIYA, DECEASED THROUGH LEGAL HEIRS,RAJUBHAI @ AJAYBHAI PRAVINBHAI LODHIYA S/O DECEASED PRAVIN,DRIVER OF S T BUS NO GJ-18-V-5203, PRAVINBHAI SHANTIBHAI,OWNER OF S T BUS NO GJ-18-V-5203, CHAIRMAN OF GUJARAT STATE	
30538	FA/1899/2010	03/08/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	JASWANTIBEN PRAVINBHAI LODHIYA, WIFE DECEASED PRAVINBHAI,DRIVER OF S T BUS NO GJ-18-V-5203, PRAVINBHAI SHANTIBHAI,OWNER OF S T BUS NO GJ-18-V-5203, CHAIRMAN OF GUJARAT STATE	
30539	FA/1900/2010	03/08/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MEHULBHAI PRAVINBHAI LODHIYA, DECEASED THROUGH LEGAL HEIRS,JASWANTIBEN PRAVINBHAI LODHIYA (MOTHER OF DECEASED),RAJUBHAI @ AJAYBHAI PRAVINBHAI LODHIYA (ELDER BROTHER DECD.),DRIVER OF S T BUS NO GJ-18-V-5203, PRAVINBHAI SHANTIBHAI,OWNER OF S T BUS NO GJ-18-V-5203, CHAIRMAN OF GUJARAT STATE	

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30540	FA/1901/2010	03/03/2011	ORIENTAL INSURANCE CO LTD,	MS KARUNA V RAHEVAR	LEGAL HEIRS OF DECEASED MUSTAFA UMARBHAI,SUBHANBEN MUSTAFABH,SARFARAJ MUSTAFABHAI,IRFAN MUSTAFABHAI,MOHSIN MUSTAFABHAI,SURESHAN BABUBHAI PATEL DRIVER AN OWNER OF TRUCK NO,PATEL ASHWINKUMAR SHANTILAL	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MR AMIT N CHAUDHARY
30541	FA/1905/2010	22/09/2015	GEETABEN KARSANBHAI CHAVDA,	MR DIPAN DESAI	KARSHANBHAI HARJIVAN CHAVDA,	VIRAL K SHAH
30542	FA/1909/2010	12/12/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	RASUL MELIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR KM SHETH
30543	FA/1910/2010	12/08/2010	VIMLACHAL PRINT & PACK PVT LTD,	MR DIPAK R DAVE	PRABODHBHAI AALJIBHAI JADAV,	MR YOGEN N PANDYA
30544	FA/1911/2010	11/02/2017	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	KANJI@KANUBHAI JIVABHAI RATHODSINCE DECEASED,HIRUBEN JIVABHAI RATHOD,PARBAT JADAV VALA	RULE SERVED,UNSERVED EXPIRED (R),MR HITESH S PADHYA
30545	FA/1912/2010	20/07/2010	PRAAVEEN RAMESH GHUWALEWALA,	MR MANISH J PATEL	NEETA PRAVEEN GHUWALEWALA,	(MR PARESH M DARJI)
30546	FA/1915/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI BAVABHAI THROUGH HEIRS,PARSHOTTAMBHAI NATHABHAI,PANNABEN BHAGYESH,KIRTIBEN VINODBHAI	,NOTICE NOT RECD BACK,MR BS PATEL
30547	FA/1916/2010	03/02/2020	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBHAI CHATURBHAI,	MR CHIRAG B PATEL
30548	FA/1917/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHCHANDRA RASIKLAL PARIKH,BANSILAL TRIBHOVANDAS PARIKH,DIPAKCHANDRA CHANDRAKANT PARICKH	NOTICE NOT RECD BACK,MR BS PATEL
30549	FA/1918/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI CHHAGANBHAI,	MR BS PATEL
30550	FA/1919/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI CHHITABHAI THROUGH HEIRS,MAHESHBHAI BECHARBHAI,ARJUNBHAI BECHARBHAI,CHANDUBHAI CHHITABHAI THROUGH HEIRS,LALITABEN PRABHATBHAI,MADHUBEN MANHARBHAI,SAVITBEN KANUBHAI	,NOTICE NOT RECD BACK,MR BS PATEL
30551	FA/1920/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI ISHWARBHAI PATEL,	MR BS PATEL
30552	FA/1921/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARMISHTHABEN CHANDUBHAI,NARESHBHAI BHIKHABHAI	MR BS PATEL
30553	FA/1922/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	5ALLUBHAI NARANBHAI THROUGH HEIRS,NAGJIBHAI LALLUBHAI,URMILABEN LALLUBHAI PATEL,KAILASBEN LALUBHAI PATEL,CHAMPABEN LALLUBHAI PATEL,NIRUBEN LALLUBHAI PATEL,MAAHENDRABHAI LALLUBHAI THROUGH HEIRS,DAXABEN MAHENDRABHAI,DIMPALBEN MAHENDRABHAI,GHANSHYAMBHAI MAHENDRABHAI,DHANLAXMIBEN LALLUBHAI THROUGH HEIRS,BHUPENDRABHAI JAYANTIBHAI	,NOTICE SERVED,MR BS PATEL
30554	FA/1923/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PREMCHAND CHHOTABHAI,	MR BS PATEL
30555	FA/1924/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI NARANBHAI,	MR BS PATEL
30556	FA/1925/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANCHANBHAI PRABHUDAS,	MR BS PATEL
30557	FA/1926/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL DALPATBHAI PATEL,DAYABHAI DALPATBHAI	NOTICE NOT RECD BACK,MR BS PATEL

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30558	FA/1927/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBIBI D/O FATUMIYA HAMIDMIYA,	MR BS PATEL
30559	FA/1928/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH CHIEF SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI JESANGBHAI THROUGH HEIRS,DINESHBHAI SHANABHAI,KAPILABEN SHANABHAI,ARUNSINH SHANABHAI,MANOJBHAI SHANABHAI	,NOTICE NOT RECD BACK,MR BS PATEL
30560	FA/1929/2010	12/11/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTAMDAS NATHABHAI,	MR BS PATEL
30561	FA/1930/2010	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI PARSHOTAMBHAI,	MR BS PATEL
30562	FA/1931/2010	12/11/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAUKITBHAI PARSOTAMDAS PATEL,	MR BS PATEL
30563	FA/1932/2010	12/11/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANCHANBHAI PRABHUDAS,	MR BS PATEL
30564	FA/1933/2010	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PREMANAND CHHOTABHAI,	MR BS PATEL
30565	FA/1934/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKERBHAI VIRCHANDBHAI PATEL & BABUBHAI RAMDASBHAI,AMBARAMBHAI VIRCHANDBHAI PATEL & PARSHOTTAMBHAI VIRCHAND,ISHWARBHAI TRIBHOVANDAS PATEL & GANGARAMBHAI TRIBHOVANDAS	,MR AV PRAJAPATI
30566	FA/1935/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI NARANDAS PATEL AS ADMINISTRATOR OF KIRTIKUMAR,	MR AV PRAJAPATI,MR MAHESH P PATEL
30567	FA/1936/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI RAMDAS PATEL,	RULE SERVED
30568	FA/1937/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI NARANBHAI PATEL,	RULE SERVED,MR AV PRAJAPATI,MR MAHESH P PATEL
30569	FA/1938/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI NAROTTAMBHAI PATEL AS LEGAL HEIR OF LATE,JAYANTIBHAI PARSHOTTAMBHAI PATEL AS LEGAL HEIR OF LATE	MR AV PRAJAPATI,MR MAHESH P PATEL
30570	FA/1939/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI BADSANGBHAI CHAUDHARY AS ADMINISTRATOR OF,	UNSERVED EXPIRED (R)
30571	FA/1940/2010	08/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI KANTIBHAI PATEL,	MR AV PRAJAPATI,MR MAHESH P PATEL
30572	FA/1941/2010	21/12/2011	DIVYESH DINESHBHAI MASHRUWALA,	MR SP MAJMUDAR,MR P P MAJMUDAR	KAMINIBEN D/O NAVNITBHAI BALVANTRAY KAPADIYA & W/O DIVYESH,	MR UDAYAN P VYAS
30573	FA/1942/2010	22/01/2020	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	M/S C.S.HOTELS PRIVATE LTD,	MR KKASHYAP K PUJARA
30574	FA/1943/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISHANKAR VALLABHRAM PATEL THROUGH HEIRS,PUSHPABEN WD/O HARISHANKAR PATEL,DATTUKUMAR HARISHANKAR PATEL,PRAVINABEN HARISHANKAR PATEL,SHILPABEN HARISHANKAR PATEL	,RULE SERVED
30575	FA/1944/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITBHAI MANGALBHAI PATEL,	MR TRILOK J PATEL
30576	FA/1945/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI RANCHHODBHAI PATEL,	UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30577	FA/1946/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITUBHAI ZAVERBHAI THROUGH LEGAL HEIRS,SNEHLATABEN CHHITUBHAI PATEL,RAJENDRABHAI CHHITUBHAI PATEL,SURENDRABHAI CHHITUBHAI PATEL,SUBHASHBHAI CHHITUBHAI PATEL,SAROJBEN CHHITUBHAI PATEL,JAGDISHBHAI ZAVERBHAI PATEL,AMBALAL ZAVERBHAI PATEL	,NOTICE SERVED
30578	FA/1947/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI BALDEVBHAI,	NOTICE SERVED
30579	FA/1948/2010	05/08/2010	BHANJIBHAI MEGHJIBHAI,	(MR PRANAV M RAVAL)	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,RAVJIBHAI AMBABHAI PATEL,OM SHANTI ELECTROMECHANIC ENTERPRISE,UNITED INDIA INSURANCE COMPANY LIMITED	
30580	FA/1949/2010	21/07/2010	KALYANJIBHAI DEVSIBHAI PATEL,	MR AMAR D MITHANI	ASHOK KANAKCHAND VALA (DELETED),STATE OF GUJARAT,TALUKA PANCHAYAT,GULABCHAND DAYARAM JOSHI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NATIONAL INSURANCE CO LTD,JOINT DIRECTOR	
30581	FA/1950/2010	21/07/2010	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SHAKUNTALABEN NATWARBHAI TAILOR,NATWAR NARSINHBHAI MORI,ARVINDBHAI MANGUBHAI PRAJAPATI	
30582	FA/1951/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI MITHABHAI PATEL,	MR MM SAIYED
30583	FA/1952/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI KALABHAI,	RULE SERVED,MR MM SAIYED
30584	FA/1953/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI PUNAMBHAI PATEL,	RULE SERVED
30585	FA/1955/2010	19/04/2012	BHAVNABEN WD/O BHIKHUBHAI BUDHIABHAI PATEL SELF & GUARDIAN,MINOR KRUPA BHIKHUBHAI PATEL,MINOR DIPAKKUMAR BHIKHUBHAI PATEL,GANGABEN W/O BUDHIABHAI PATEL	MR AMIT V THAKKAR	KETANBHAI RAMANBHAI PATEL,MOHANBHAI ZINABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	NOTICE SERVED,RULE SERVED,(MR SUNIL C PATEL),MR GC MAZMUDAR,MR HG MAZMUDAR
30586	FA/1956/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI C PATEL POWER OF ATTONEY HOLDER OF VALLABHBHAI,	MR MM SAIYED
30587	FA/1958/2010	01/03/2012	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	HEIRS OF DECEASED KARANSINH MAKANBHAI PARMAR, KOKILABEN,MINOR PARULBEN KARANSINH PARMAR THROUGH KOKILABEN KARANSINH,MINOR SAGARKUMAR KARANSINH PARMAR THROUGH KOKILABEN KARAN,MAKANBHAI VAGABHAI PARMAR,JASHIBEN MAKANBHAI PARMAR,SHAKILHUSAIN AHMADBHAI KURASHI,LAXMINARAYAN DUNGARMAL MAHESHWARI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED BY DS,RULE SERVED,MR SHASHIKANT S GADE,MR GAURAV CHUDASAMA
30588	FA/1960/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNAMBHAI MOHANBHAI,	RULE SERVED,MR MM SAIYED
30589	FA/1961/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI CHHOTABHAI,	RULE UNSERVED
30590	FA/1962/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI GORDHANBHAI,	RULE SERVED,MR MM SAIYED
30591	FA/1963/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI KASHIBHAI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30592	FA/1964/2010	18/11/2010	THAKOR DEPAJI VASANTJI THROUGH HEIRS,THAKOR LAXMIBEN WD/O THAKOR DEPAJI VASANTJI,THAKOR MANJUBEN D/O THAKOR DEPAJI VASANTJI,THAKOR NITABEN D/O THAKOR DEPAJI VASANTJI,THAKOR SHILPABEN D/O THAKOR DEPAJI VASANTJI,THAKOR SHOBHABEN D/O THAKOR DEPAJI VASANTJI,THAKOR KALPESHBHAI S/O THAKOR DEPAJI VASANTJI,THAKOR MANIBEN VASANTJI GOKAJI	MR JM BAROT	THIRU D GANESHAN M/S AANDRA TRANSPORT,ORIENTAL INSURANCE COMPANY LTD,ASHOKKUMAR H. KAPUR,ORIENTAL INSURANCE COMPANY LTD	
30593	FA/1966/2010	14/12/2010	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BACHUBHAI TAPUBHAI CHAVDA,MERUBHAI RAYSANGBHAI DARBAR,MEDHABHAI SAMANTBHAI BHARWAD	NOTICE NOT RECD BACK,NOTICE SERVED, (MR PARESH M DARJI)
30594	FA/1968/2010	07/03/2012	DEVRAJ JIVRAMBHAI @ JIVAJI SARGARA (HIRAGAR MARWADI),LUNNGIBEN JIVAJI SARAGARA (HIRAGAR MARWADI),JIVAJI CHHOGAJI SARGARA (HIRAGAR MARWADI),MINOR JAYESH JIVAJI SARGARA (HIRAGAR MARWADI) THROUGH DEVRAJ	MR SHUSHIL R SHUKLA, (MR VASANT K BHATT)	PRAFULBHAI MOHANBHAI MISTRY,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	RULE SERVED,MR SHALIN N MEHTA,MR.HIREN M MODI
30595	FA/1969/2010	01/03/2012	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KHODABHAI KANJIBHAI PATEL,DRIVER AND OWNER OF VEHICLE NOGJ-2A-3272	NOTICE SERVED,RULE SERVED,MR JIGAR G GADHAVI
30596	FA/1970/2010	30/08/2010	BHUPENDRABHAI HASMUKHBHAI DALWADI,NARENDRABHAI HASMUKHBHAI DALWADI,RAJENDRABHAI HASMUKHBHAI DALWADI,YOGENDRABHAI HASMUKHBHAI DALWADI,BHALCHANDRA HASMUKHBHAI DALWADI	MR PARTHIV B SHAH	DECEASED SAVITRIBEN GANUMAL KRISHNANI,GIRDHARI GURALMAL KRISHNANI,KATARBHAI GURALMAL KRISHNANI,MANOHARBHAI GURALMAL KRISHNANI,KUMARBHAI GANUMAL KRISHNANI,HASMUKHBHAI CHANDULAL DALWADI,KIRTI CONSTRUCTION	,NOTICE SERVED BY DS,MR AR MAJMUDAR, (MR ALPESH G DODIA)
30597	FA/1971/2010	27/07/2010	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MANOJBHAI KANUBHAI PATEL,SEDAJI LAKHAJI THAKOR DELETED AS PER OCURTS ORDER,ROHIT GOVINDBHAI PATEL	DELETED,MS MITA S PANCHAL
30598	FA/1973/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI BHAILALBHAI,	MR MM SAIYED
30599	FA/1974/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRABHAI DESAIBHAI, P.A. HOLDER OF MAGANBHAI MOTIBHAI,	NOTICE SERVED
30600	FA/1975/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHAWARBHAI SHAMALBHAI P.A.HOLDAR OF RAMESHBHAI HARIBHAI,	NOTICE SERVED
30601	FA/1976/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI VARADHBHAI PATEL,	NOTICE SERVED
30602	FA/1977/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI LALJIBHAI,	UNSERVED EXPIRED (N)
30603	FA/1978/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI RANCHHODBHAI,VINUBHAI RANCHHODBHAI	MR MM SAIYED
30604	FA/1979/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHKUMAR VALLABHBHAI,	NOTICE SERVED
30605	FA/1980/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANUMANBHAI CHATURBHAI PATEL,	NOTICE SERVED
30606	FA/1981/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDUBHAI CHIMANBHAI PATEL,	MR MM SAIYED
30607	FA/1982/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAUTAMBHAI KESHAVBHAI PATEL,SHANTABEN KESHAVBHAI PATEL	NOTICE SERVED
30608	FA/1983/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVSANG SURSANG,BAJIBEN WD\O MADHAVSANG SURSANG,LALITABEN MADHAVSANG,DALPATBHAI MADHAVSANG,MADHUBEN MADHAVSANG,GANPATBHAI MADHAVSANG,MANJULABEN MADHAVSANG	,NOTICE SERVED,UNSERVED EXPIRED (N),MR MM SAIYED
30609	FA/1984/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASAM BHARATSANG,	UNSERVED EXPIRED (N)

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30610	FA/1985/2010	15/06/2018	PATEL JETHABHAI VITTHALDAS,PATEL GANESHBHAI HARJIVANDAS - DELETED,PATEL BHAICHANBHAI CHELDAS - DELETED,PATEL GANDABHAI KASHIRAM,PATEL PRAHLADBHAI KAJIDAS - DELETED,PATEL PRABHURAM SHIVRAMDAS - DELETED	DELETED,MR AN PATEL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SPECIAL LAQ OFFICER,OIL & NATURAL GAS CO. LTD	GOVERNMENT PLEADER,MR AJAY R MEHTA
30611	FA/1986/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI BHAILALBHAI,	MR MM SAIYED
30612	FA/1987/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI ISHWARBHAI PATEL,	NOTICE SERVED
30613	FA/1988/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN WD/O.DHULABHAI,	NOTICE SERVED
30614	FA/1989/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI PITAMBER,	MR MM SAIYED
30615	FA/1990/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANSANG PUJAJI RAJ,	MR MM SAIYED
30616	FA/1991/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANSANG PUJAJI RAJ.HEIR OF PUJAJI SARDARSING RAJ,	MR MM SAIYED
30617	FA/1992/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI NAROTTAMBHAI HEIR OF NAROTTAMDAS RANCHHODBHAI,	MR MM SAIYED
30618	FA/1993/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI TALSIBHAI,	NOTICE UNSERVED
30619	FA/1994/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG UDESANG RAJ THROUGH DARIYABEN WD/O.JASHBHA,RASUL JASHBHA,IBRAHIM JASHBHA,MOHAMED JASHBHA	NOTICE SERVED
30620	FA/1995/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBEN BHAILALBHAI,	MR MM SAIYED
30621	FA/1996/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIDAS BALMUKUND THROUGH ANILKUMAR KALIDAS,VIJAYKUMAR KALIDAS	MR MM SAIYED
30622	FA/1997/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL PUJABHAI,	MR MM SAIYED
30623	FA/1998/2010	06/12/2014	STATE OF GUJARAT,SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	SHIVABHAI BABARBHAI THROUGH HEIR BHIKHABHAI SHIVABHAI,	NOTICE SERVED
30624	FA/1999/2010	06/12/2014	STATE OF GUJARAT,SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	UDESINGBHAI DHULABHAI,	NOTICE SERVED
30625	FA/2000/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	AMBALAL BHAGWANBHAI THROUGH HEIR THAKORBHAI AMBALAL PATEL,	UNSERVED EXPIRED (N)
30626	FA/2001/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANIBHAI BAKORBHAI THROUGH HEIR NATUBHAI MANIBHAI PATEL,	NOTICE SERVED
30627	FA/2002/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SURAJBEN SHANTILAL PATEL,	NOTICE SERVED
30628	FA/2003/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HAMIRSANG DESAIBHAI,	UNSERVED EXPIRED (N)
30629	FA/2004/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKORBHAI BUDHABHAI @ SHIVABHAI,	NOTICE SERVED
30630	FA/2005/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHANABHAI RANCHHODBHAI PADHIYAR,	NOTICE SERVED
30631	FA/2006/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	UDESANGBHAI SOMABHAI THROUGH HEIR MANIBEN UDESANGBHAI,	NOTICE SERVED
30632	FA/2007/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHANABHAI SHIVABHAI,	UNSERVED EXPIRED (N)
30633	FA/2008/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	JAYANTIBHAI RAMRATANBHAI MAHANT,	NOTICE SERVED

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30634	FA/2009/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	FATESANGBHAI LALLUBHAI,	NOTICE SERVED
30635	FA/2010/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SOMABHAI RUPABHAI THROUGH HEIR SHANABHAI RUPABHAI,	UNSERVED EXPIRED (N)
30636	FA/2021/2010	03/02/2011	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PRAJAPATI CHAMANBHAI TEJABHAI,	MR AV PRAJAPATI
30637	FA/2022/2010	03/02/2011	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKOR KHENGARJI HIRAJI & DHIRAJI,	MR AV PRAJAPATI
30638	FA/2023/2010	03/02/2011	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKOR TALAJI DHIRAJI,	MR AV PRAJAPATI
30639	FA/2024/2010	03/02/2011	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NAI VIRABHAI MOHANBHAI,	MR AV PRAJAPATI
30640	FA/2025/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUJARI NARMADESHWAR MAHADEV,LAXMISHANKAR REVASHANKAR,GIRISHKUMAR CHHOTALAL	MR AV PRAJAPATI
30641	FA/2026/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TRIBHOVANBHAI MULCHNDBHAI,PATEL HARJIBHAI AMBARAMBHAI	MR AV PRAJAPATI
30642	FA/2027/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADESHWAR MAHADEV,MAFATLAL KESHSAVLAL,GIRISHKUMAR CHHOTALAL	MR AV PRAJAPATI
30643	FA/2028/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI MULCHANDBHAI,PATEL PARSHOTTAMBHAI MULCHANDBHAI	MR AV PRAJAPATI
30644	FA/2029/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI HIRABHAI,KALABHAI HIRABHAI,BAI DIWALIBEN WD\O HIRABHAI	MR AV PRAJAPATI
30645	FA/2030/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHIBEN PERSHOTTAM,	MR AV PRAJAPATI
30646	FA/2031/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR ABHUJI TALAJI,	MR AV PRAJAPATI
30647	FA/2032/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTAAABEN KANTILAL,PATEL VADILAL SHANKARLAL,PATEL BABUBHAI SHANKARLAL	MR AV PRAJAPATI
30648	FA/2033/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAWAR AMBARAMBHAI MANOHARBHAI,	MR AV PRAJAPATI
30649	FA/2034/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHOKKUMAR KESHAVLAL,	MR AV PRAJAPATI
30650	FA/2035/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI BHATHIBHAI BECHARBHAI,	MR AV PRAJAPATI
30651	FA/2036/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SURSANGJI KALAJI,	MR AV PRAJAPATI
30652	FA/2037/2010	13/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MADHUJI BALUJI,	MR AV PRAJAPATI
30653	FA/2038/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD RAHIM BHAILA,	MR MM SAIYED
30654	FA/2039/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NURBHA MOTAJI BHATTI,SUBHANBEN WD/O NURBHA MOTAJI,ISMAIL NURBHA,RAHIMBHAI NURBHA,ABDULBHAI NURBHA,AHEMADBHAI NURBHA,DAUDBHAI NURBHA,BIBIBEN NURBHA	,NOTICE NOT RECD BACK,MR MM SAIYED
30655	FA/2040/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISEBHAI DADUBHAI KAJU,	MR MM SAIYED
30656	FA/2041/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD BAJI GEMAL,	NOTICE SERVED
30657	FA/2042/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF HASAN DADABHAI,YAKUB YUSUF HASAN,MUSABHAI YUSUF HASAN	,NOTICE SERVED,MR MM SAIYED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30658	FA/2043/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ALI ASMAL,	MR MM SAIYED
30659	FA/2044/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP ALLI DADABHAI,YASMINBEN IBRAHIM,ZULEKHABEN IBRAHIM,BIBIBEN IBRAHIM,DAUDBHAI IBRAHIM,GULAMBHAI IBRAHIM,MUBARAKBHAI IBRAHIM,USMAN IBRAHIM	,NOTICE SERVED
30660	FA/2045/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN AHMAD ALI DADABHAI,	UNSERVED EXPIRED (R)
30661	FA/2046/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINABEN IBRAHIM AHMAD,	MR MM SAIYED
30662	FA/2047/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADABHAI VALI ASMAL,GAKURBHAI DADA VALI,ISMAILBHAI DADA VALI,FATMABEN DADA VALI,HURIBEN DADA VALI,ZULEKHABEN DADA VALI	,NOTICE SERVED,MR MM SAIYED
30663	FA/2048/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA IBRAHIM HASANJI,	MR MM SAIYED
30664	FA/2049/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIBIBEN ISMAIL ALI,IQBAL ISMAIL,DILAWAR ISMAIL,BILKISH ISMAIL,HAFSANA ISMAIL,HAJRABEN ISMAIL,AAYASHABEN ISMAIL	,NOTICE SERVED,MR MM SAIYED
30665	FA/2050/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ALI DADABHAI,IQBAL ISMAIL PATEL,DILAWAR ISMAIL PATEL,AAYASHAISMAIL PATEL,HAFSANA ISMAIL PATEL,BILKISH ISMAIL PATEL,HAJRA ISMAIL PATEL	,NOTICE NOT RECD BACK,MR MM SAIYED
30666	FA/2051/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL YUSUF AMIJI,	MR MM SAIYED
30667	FA/2052/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTU MOHMAD DADABHAI,	NOTICE SERVED
30668	FA/2053/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIM MOHMAD DADABHAI,	NOTICE SERVED
30669	FA/2054/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHATT HASAN RAHIM MOTAJI,	NOTICE SERVED
30670	FA/2055/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ALBHA RAHEMU,	MR MM SAIYED
30671	FA/2056/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN BAJI AJAM,SAKHINABEN HASAN BAJI,ZUBEDABEN HASAN BAJI,SADUBEN HASAN BAJI,ISMAILBHAI HASAN BAJI,MUMTAZBEN HASAN BAJI,GULAMBHAI HASAN BAJI,MEHRUNBEN HASAN BAJI,AHEMADBHAI HASAN BAJI	,NOTICE SERVED,MR MM SAIYED
30672	FA/2057/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUFBHAI IBRAHIM VALI MIYAJI,	UNSERVED EXPIRED (R)
30673	FA/2058/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN VALI UMAR,	MR MM SAIYED
30674	FA/2059/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMADBHAI ISE BHAIJI,	NOTICE SERVED
30675	FA/2060/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSA ASMAL,	NOTICE SERVED
30676	FA/2061/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VILIYAMBHAI HIRABHAI,	NOTICE SERVED
30677	FA/2062/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID HEIRS OF ADAM ASMAL DADA ABDUL ADAM,	NOTICE SERVED
30678	FA/2063/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAJI KALA DADA BHAIJI THROUGH LEGAL HEIRS,AAYASHABEN WD/O HAJI KALA DADA,ZUBERBHAI HAJI KALA DADA,MUSTAKBHAI HAJI KALA DADA,BIBIBEN HAJI KALA DADA,AMINABEN HAJI KALA DADA,ZUBEDABEN HAJI KALA DADA	,NOTICE SERVED,UNSERVED EXPIRED (R)

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30679	FA/2064/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MOHMAD DADA,	NOTICE SERVED
30680	FA/2065/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABDUL ADAM PATEL SAKHINA ABDUL AMINA,	NOTICE SERVED
30681	FA/2066/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAWANJI MOHANJI THAKORE,AMAJI MOHANJI THAKORE	,MR AV PRAJAPATI
30682	FA/2067/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGAJI AMAJI THAKOR,	
30683	FA/2068/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFAJI FULAJI THAKOR,	
30684	FA/2069/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANKUBEN DHULAJI THAKORE,	
30685	FA/2070/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIJI VELAJI SHAMBUJI,RATIJI VARVAJI SHAMBUJI	
30686	FA/2071/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODAJI RADHAJI THAKOR,RAMESHJI LILAJI JIVAJI THAKOR	
30687	FA/2072/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHRAJI BADASANGHJI THAKOR,	
30688	FA/2073/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI NARANBHAI VANKAR,HARGOVANBHAI RANCHODBHAI VANKAR	
30689	FA/2074/2010	09/09/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBEN NARANBHAI VANKAR,ARVINDBHAI NARANBHAI SOLANKI	
30690	FA/2075/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI AMBARAM,PATEL MAHESHBHAI AMBARAM,PATEL VISHNUBHAI AMBARAM	RULE UNSERVED
30691	FA/2076/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAM MAFATLAL,PATEL DHULIBEN MAFATLAL	RULE UNSERVED
30692	FA/2077/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOHANBHAI PRABHUDAS DECEASED THRO' HEIR PATEL BIPIN,	MR AV PRAJAPATI
30693	FA/2078/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI HARGOVANBHAI DECEASED THRO'PATEL CHIMANBHAI,	MR AV PRAJAPATI
30694	FA/2079/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI NATTHUDAS,PAEL PASHIBEN NATTHUDAS,PATEL DAHIBEN NATTHUDAS,PATEL REVABEN NATTHUDAS,PATEL BABIBEN NATTHUDAS	RULE SERVED
30695	FA/2080/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANLAL NARANDAS,PATEL AMRUTBHAI NARANDAS,PATEL RAMILABEN NARANDAS,PATEL KANUBHAI NARANDAS	RULE SERVED
30696	FA/2081/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT DASHRATHJI NAVAJI,RAJPUT GANESHJI NAVAJI THRO'ADMINISTRATOR RAJPUT DASH	RULE SERVED
30697	FA/2082/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI KHEMABHAI,PATEL DASHRATHBHAI KHEMABHAI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
30698	FA/2083/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GAMANJI SHIVAJI,	UNSERVED EXPIRED (R)
30699	FA/2084/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BALDEJI PAHADJI HATHIJI,RAJPUR PRAVINJI PAHADJI HATHIJI	MR AV PRAJAPATI
30700	FA/2085/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BADAJI JEMAJI,RAJPUT UDAJI ADAJI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
30701	FA/2086/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT DASJRATHJI KHODAJI,	MR AV PRAJAPATI
30702	FA/2087/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT TAKHAJI KHODAJI,	UNSERVED EXPIRED (R)

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30703	FA/2088/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BABUJI PARKHANJI DECEASED,RAJPUT ANTARBEN BABUJI,RAJPUT KAILASHBEN BABUJI,RAJPUT PRAV INABEN BABUJI,RAJPUT AASHABEN BABUJI,RAJPUT KANUJI BABUJI	,RULE SERVED
30704	FA/2089/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT GOKALJI NATHAJI,	UNSERVED EXPIRED (R)
30705	FA/2090/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT KANAJI CHEHARAJI,RAJPUT DASHRATHJI CHEHARAJI,RAJPUT SHANTABEN CHEHARAJI	RULE SERVED,UNSERVED EXPIRED (R)
30706	FA/2091/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT KHENGARJI RANCHHODJI,	MR AV PRAJAPATI
30707	FA/2092/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PABAJI VAGHAJI,RAJPUT RATUJI PABAJI,RAJPUT AMRATJI PABAJI,RAJPUT LAXMANJI PABAJI THRO'THEIR ADMINISTRATOR RAJPU	UNSERVED EXPIRED (R),MR AV PRAJAPATI
30708	FA/2093/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PAHADJI RAVAJI (DECEASED),DIED THROUGH LEGAL HEIR RAJPUT DINESHJI PAHADJI	RULE SERVED,MR AV PRAJAPATI
30709	FA/2094/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PATHUJI MALAJI,	MR AV PRAJAPATI
30710	FA/2095/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BHAGAJI NAVAJI,RAJPUT SAKUBEN NAVAJI,RAJPUT KHUMALBEN NAVAJI	RULE SERVED,UNSERVED EXPIRED (R)
30711	FA/2096/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT NATWARJI UMEDJI,RAJPUT UDAJI UMEDJI	MR AV PRAJAPATI
30712	FA/2097/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT RATUJI PABAJI VAGHAJI,RAJPUT AMRUTJI PABAJI,RAJPUT LAXMANJI PABAJI	RULE SERVED,UNSERVED EXPIRED (R)
30713	FA/2098/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI TAKHAJI,RAJPUT AMRATJI TAKHAJI,RAJPUT BALDEVJI TAKHAJI,RAJPUT NANIBEN VAJAJI	RULE SERVED
30714	FA/2099/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PRATAPJI TAKHAJI,RAJPUT AMRATJI TAKHAJI,RAJPUT BALDEVJI TAKHAJI,RAJPUT NANIBEN VAJAJI	RULE SERVED
30715	FA/2100/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT SHANKARJI HATHIJI,RAJPUT RANIBEN SHANKARJI	MR AV PRAJAPATI
30716	FA/2101/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BHAGAJI NAVAJI DIED THROUGH HIS LEGAL HEIRS,RAJPUT DALIBA BHAGAJI,RAJPUT BABUJI BHAGAJI,RAJPUT PRATAPJI BHAGAJI,RAJPUT DASHRATHJI BHAGAJI,RAJPUT KARSANJI BHAGAJI,RAJPUT SAKUBEN NAVAJI,RAJPUT KHUMALBEN NAVAJI	,RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
30717	FA/2102/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT GALABJI TEJAJI,RAJPUT TAKHAJI CHATURJI,RAJPUT VAJAJI CHATURJI,RAJPUT GALBAJI TEJAJI	UNSERVED EXPIRED (R)
30718	FA/2103/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT RAVAJI NATHAJI,RAJPUT PRATAPJI NATHAJI,RAJPUT VAJAJI NATHAJI	MR AV PRAJAPATI
30719	FA/2104/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT AMRATJI PABAJI,RAJPUT RAMILABEN AMRUTJI,RAJPUT BALDEVJI AMRATJI,RAJPUT PRAVINJI AMRUTJI,RAJPUT RANJITSINH AMRUTJI,RAJPUT VARSHBEN AMRUTJI,RAJPUT LAXMANJI PABAJI	,RULE SERVED
30720	FA/2105/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JETHABHAI TALJIBHAI,PATEL AMBARAMBHAI TALJIBHAI	RULE UNSERVED
30721	FA/2106/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI PRABHUDAS,PATEL BABUBHAI PRABHUDAS	RULE UNSERVED
30722	FA/2107/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGAVANBHAI KISHORBHAI,	RULE UNSERVED

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30723	FA/2108/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT GANGAJI MADARJI,RAJPUT DASHRATHJI MADARJI	RULE SERVED,UNSERVED EXPIRED (R)
30724	FA/2109/2010	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT KHODAJI SHAMBHUJI,	UNSERVED EXPIRED (R)
30725	FA/2110/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASRIBHAI BODHABHAI POA OF NONDHANBHAI ARJANBHAI ETC,	
30726	FA/2111/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BOGHABHAI KUMBHABHAI THROUGH HEIRS,NARSINH BOGHABHAI,MASHRI BOGHABHAI	,MR VIMAL M PATEL
30727	FA/2112/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASRIBHAI BOGHABHAI,	
30728	FA/2113/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI ARJANBHAI,	
30729	FA/2114/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPSINHBHAI ARSIBHAI,	
30730	FA/2115/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI RAJABHAI,	
30731	FA/2116/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI ARSIBHAI ETC,	
30732	FA/2117/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJA KARSAN DODIYA,	
30733	FA/2118/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJUBHAI DANABHAI,MANSING DANABHAI,GOVINDBHAI DANABHAI	
30734	FA/2119/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMALBHAI KARSHANBHAI,	
30735	FA/2120/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THE DECEASED NONDHANBHAI JODHABHAI,BHARATBHAI NONDHANBHAI	
30736	FA/2121/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWANBHAI MERABHAI (SINCE DEC'D THRO'HEIRS & LRS),DAYBEN BHAGWANBHAI CHUDASMA WIFE (DECEASED),GOVINDBHAI BHAGWANBHAI CHUDASMA (DECEASED),SHANTIBEN BHAGWANBHAI CHUDASMA,VARJANG BHAGWANBHAI CHUDASMA,BHANUBEN BHAGWANBHAI CHUDASMA,JAHIBEN BHAGWANBHAI CHUDASMA,RATANBEN BHAGWANBHAI CHUDASMA	
30737	FA/2122/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARSHIBHAI MERABHAI,	
30738	FA/2123/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIBEN POLABHAI (SINCE DEC'D THOR'HEIRS & LRS),VALIBEN POLABHAI CHUDASMA,KALABHAI POLABHAI CHUDASMA,VASUBEN POLABHAI CHUDASMA,UJIBEN POLABHAI CHUDASMA,KALIBEN POLABHAI CHUDASMA,DEVIBEN POLABHAI CHUDASMA,NARANBHAI POLABHAI CHUDASMA,KALABHAI POLABHAI POA OF VARJANG RAJABHAI	
30739	FA/2124/2010	04/08/2010	STATE OF GUJARAT THROUGH DEPUTY COLELCTOR &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBATBHAI RAMABHAI THRO' HEIR SOMABHAI PARBATBHAI,	
30740	FA/2125/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRSANG VAJESANG,	MR MM SAIYED
30741	FA/2126/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ISMAIL HASAN CHOKSI,	MR MM SAIYED
30742	FA/2127/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF RUPBA WD/O BHARATSANG NATHA,	MR MM SAIYED

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30743	FA/2128/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF HASANBHAI KESHARBHAI RAHIMKHA KARIMKHA,	MR MM SAIYED
30744	FA/2129/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KESHARBA WD/O AMARSANG PRATAPSANG,IBRAHIM AMARSANG,ANDARBEN AMARSANG,DARIYABEN AMARSANG,AMINABEN AMARSANG	MR MM SAIYED
30745	FA/2130/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANSANG PRATAPSANG CHANDRASANG MANSANG,AHAMAD MANSANG,MAHMAD MANSANG,ANOBA MANSANG,DHANUBA MANSANG,BIBIBEN MANSANG,RAHIMABEN MANSANG,SADUBEN MANSANG	MR MM SAIYED
30746	FA/2131/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTAJI BHAVANSANG,	MR MM SAIYED
30747	FA/2132/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMARSANG CHHATRASANG NATHA,SALIM AMARSANG CHHATRASANG,SIKANDAR AMARSANG,RASIDABEN AMARSANG,ZARINABEN AMARSANG,ZUBEDABEN AMARSANG,RAZIABEN AMARSANG	MR MM SAIYED
30748	FA/2133/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VALI PUNJABHAI MULTANI SULEMAN VALIBHAI,	MR MM SAIYED
30749	FA/2134/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD KALA DADA,	MR MM SAIYED
30750	FA/2135/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI ADAM,	MR MM SAIYED
30751	FA/2136/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID HEIRS OF AADAM AASMAL ABDUL AADAM,	MR MM SAIYED
30752	FA/2137/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHIMSANG BAPAL TAKHUBA BHIMSANG,ABDUL BHIMSANG	MR MM SAIYED
30753	FA/2138/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN HAJI AHEMAD ASMAL,	MR MM SAIYED
30754	FA/2139/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH DOLATSINH RANA,	MR MM SAIYED
30755	FA/2140/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATESINH BECHARBAWA VANSIYA,	MR NIRAV C THAKKAR
30756	FA/2141/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJANBEN NARENDRASINH SUNVA,	MR NIRAV C THAKKAR
30757	FA/2142/2010	14/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	KANTABEN WD/O FULAJI ZENAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30758	FA/2143/2010	14/02/2014	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BHIKHABHAI RAMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30759	FA/2144/2010	30/07/2010	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	PANKAJBHAI MANHARBHAI PARJIA (DECEASED) THROUGH LEGAL HIERS,DARSHNABEN PANKAJBHAI PARJIA,DHRAVISHA PANKAJBHAI PARJIA,DHRAVISHA PANKAJBHAI PARJIA (MINOR),MANHARBHAI HIRABHAI PARJIA,KANTABEN MANHARBHAI PARJIA,MENANDBHAI PARBATBHAI MEDH	,MR PREMAL S RACHH
30760	FA/2148/2010	02/05/2014	KAMLABEN WD/O. SAVJIBHAI PRATAPBHAI GAMETI,GAMETI RAJUBHAI SAVJIBHAI	MR R.K.MANSURI	VIKRAMSINH JAGATSINH VANSH,CHAIRMAN	RULE SERVED,MRS VASAVDATTA BHATT,MS SEJAL K MANDAVIA
30761	FA/2149/2010	02/05/2014	KAMLABEN WD/O. SAVJIBHAI PRATAPBHAI GAMETI,GAMETI RAJUBHAI SAVJIBHAI	MR R.K.MANSURI	VIKRAMSINH JAGATSINH VANSH,CHAIRMAN	RULE SERVED,MS SEJAL K MANDAVIA,(MS. REKHA M PATEL)

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30762	FA/2150/2010	13/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MEENABEN WD/O HASMUKHBHAI PARSOTTAMBHAI LAD,NIKUNJ HASMUKHBHAI LAD,RINKAL H LAD,ANUP H LAD,REVABEN PARSOTTAMBHAI KESHAVLAL LAD,PARSOTTAMBHAI KESHAVLAL LAD	,MR AMIT V THAKKAR
30763	FA/2151/2010	13/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHILABEN WIFE OF HEMANTBHAI CHHOTUBHAI CHAUHAN,HEMANTBHAI CHHOTUBHAI CHAUHAN,VISHNUBHAI SHIVLAL SHARMA(DRIVER)	,MR AMIT V THAKKAR
30764	FA/2152/2010	29/12/2010	DEVJIBHAI DHULABHAI PATADIYA, OWNER OF SHRI KRUSHNA,	MR HARDIK C RAWAL	STATE OF GUJARAT,CHIEF TOWN PLANNING OFFICER,MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,DR ATULBHAI DEVJIBHAI PATEL	,GOVERNMENT PLEADER,NOTICE SERVED BY DS
30765	FA/2153/2010	29/12/2010	DEVJIBHAI DHULABHAI PATADIYA,	MR HARDIK C RAWAL	STATE OF GUJARAT,MUNI. CORPORATION OF CITY OF AHMEDABAD	NOTICE SERVED BY DS
30766	FA/2154/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	JAGABHAI BHAGABHAI BARIYA,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30767	FA/2155/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	TULSIDAS RAMJIBHAI PATEL, THROUGH POA SUBHASHCHANDRA NARHARI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30768	FA/2156/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	KARSANBHAI GORDHANBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30769	FA/2157/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	SUMITRABEN RAMANBHAI PATEL,AMBIKABEN RAMANBHAI PATEL,NARENDRAKUMAR RAMANBHAI PATEL,MITESHKUMAR RAMANBHAI PATEL,CHANDANBEN RAMANBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR ASHISH H SHAH
30770	FA/2158/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	DAHYABHAI MAGANBHAI PATEL,JAYANTIBHAI MAGANBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30771	FA/2159/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	VIDHYABEN SHIVABHAI PATEL,RAJESHBHAI SHIVABHAI PATEL,MAHESHBHAI SHIVABHAI PATEL,PARESHBHAI SHIVABHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R),MR ASHISH H SHAH
30772	FA/2160/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	INDRAVADANBHAI GOKALDAS PATEL,KRUSHNABEN GOKALDAS PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30773	FA/2161/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	VINODBHAI NAGJIBHAI PATEL,SAROJBEN VINODBHAI PATEL,PARULBEN VINODBHAI PATEL,JAYMINABEN VINODBHAI PATEL,SANDIPKUMAR VINODBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
30774	FA/2162/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	RADHABEN MATHURBHAI PATEL,SUNDARBHAI MATHURBHAI PATEL,MAHESHBHAI MATHURBHAI PATEL,MANJULABEN MATHURBHAI PATEL,JAGDISHBHAI MATHURBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR ASHISH H SHAH
30775	FA/2163/2010	01/05/2014	GENERAL MANAGER,EXECUTIVE ENGINEER	(MR BD KARIA)	JASHODABEN BHAILALBHAI PATEL,USHABEN BHAILALBHAI PATEL,JYOTIBEN BHAILALBHAI PATEL,NILESHBHAI BHAILALBHAI PATEL,BHARATBHAI BHAILALBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
30776	FA/2164/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RABARI KANJI TALJABHAI,	NOTICE SERVED
30777	FA/2165/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL KANTIBHAI SHANKARBHAI,	NOTICE SERVED

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30778	FA/2166/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKOR TAKHUBHAI LALSANG,	MR. YOGENDRA THAKORE
30779	FA/2167/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	THAKOR CHAMPUBHA LALSANG,	MR. YOGENDRA THAKORE
30780	FA/2168/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIRSINGBHAI BHATHUBHAI BARIYA,	MR VIJAY N RAVAL
30781	FA/2169/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANABHAI MOTIBHAI RAVAT,	
30782	FA/2170/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEMANT MOHANBHAI RAVAT,	
30783	FA/2171/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIMSING SANKALABHAI PATEL,	
30784	FA/2172/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAVALSINH GOPSINH BARIYA,	
30785	FA/2173/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANABHAI NAVLABHAI BARIYA,CHANDRABHAI NAVLABHAI BARIYA	
30786	FA/2174/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARVATBHAI BHAILABHAI BARIYA,	
30787	FA/2175/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KESHARABHAI MANGALIYABHAI RAWAT,	
30788	FA/2176/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAROTTAMBHAI NARSINGBHAI BARIA,	
30789	FA/2177/2010	02/08/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIRABHAI SOMABHAI RAVAT,	
30790	FA/2178/2010	06/03/2017	JAYANTILAL BHAGWANDAS TANDEL,	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
30791	FA/2180/2010	01/09/2010	MANDVI MUNICIPALITY(THROUGH ITS CHIEF OFFICER),	(MR NV ANJARIA)	PASCHIM GUJARAT VIJ COMPANY LTD(THROUGH DY.ENGINER),	
30792	FA/2183/2010	18/11/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ALKABEN NAVINBHAI RAVAL,DRIVER,VASANTBHAI SOMABHAI SHETH	RULE SERVED,MR MTM HAKIM
30793	FA/2190/2010	29/09/2010	UNION OF INDIA,	MS SEJAL K MANDAVIA	ASHISH SURESHBHAI KANSARA,UNION BANK OF INDIA	NOTICE UNSERVED,MR TARAK DAMANI
30794	FA/2191/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL NAROTTAMBHAI DEVABHAI THROUGH LEGAL HEIRS,PATEL AMTHIBEN NAROTTAMBHAI,PATEL MANIBEN NAROTTAMBHAI,PATEL PRAHALADBHAI NAROTTAMBHAI,PATEL MADHUBHAI NAROTTAMBHAI,PATEL BABUBHAI NAROTTAMBHAI	,MR R G CHAUDHARY
30795	FA/2192/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL NARANBHAI BHAGJIBHAI THROUGH LEGAL HEIRS,PATEL KANTIBHAI NARANBHAI,PATEL NARMADABEN NARANBHAI	,RULE SERVED
30796	FA/2193/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL SHANKARBHAI KANJIBHAI,	
30797	FA/2194/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	UNAUTHORISED COLLECTOR/ADMINISTRATOR PATEL VISHNUBHAI GODADB,	RULE SERVED
30798	FA/2195/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL BABUBHAI GANGARAM TRIKAMDAS,	RULE SERVED
30799	FA/2196/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	HEIRS OF PATEL CHATURBHAI MOHANDAS MANIBHAI CHATURBHAI P,	UNSERVED EXPIRED (R)
30800	FA/2197/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL GOPAL BHAI TRIKAMBHAI,	

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30801	FA/2198/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	HEIRS OF NADIA PURIBEN SHIVBHAI KALABHAI NADIA MOHANBHAI SHI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30802	FA/2199/2010	23/11/2013	SPECIAL LAND ACQUSITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	ZALA PRUTHVISINH NATHAJI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30803	FA/2200/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	SOLANKI BHIKHABHAI VALABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30804	FA/2201/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	THAKOR SHANKARJI BHIKHAJI,	UNSERVED EXPIRED (N)
30805	FA/2202/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	PATEL BABUBHAI MADHABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30806	FA/2203/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	SOLANKI SHIVABHAI AMRABHAI,SOLANKI PASHABHAI AMRABHAI	MR TEJAS P SATTA,MR JAYESH V PATEL
30807	FA/2204/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	PATEL VIRAMBHAI AMBARAMDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
30808	FA/2205/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	RABARI KHODABHAI LEELABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30809	FA/2206/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	PATEL HARIBHAI VISRAM,PATEL RANCHHODBHAI VISRAM	MR TEJAS P SATTA,MR JAYESH V PATEL
30810	FA/2207/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR PROJECT	GOVERNMENT PLEADER	THAKOR GANDAJI KALAJI,	MR TEJAS P SATTA,MR JAYESH V PATEL
30811	FA/2208/2010	24/12/2010	PASHABHAI @ PURSHOTTAM FULABHAI PATEL,RAMILABEN VALLABHBHAI PATEL SINCE DECD. THROUGH HEIRS,PASHABHAI PURSHOTTAM FULABHAI PATEL	(MR J V BHAIRAVIA),MS MEGHA JANI	CHUNILAL BHUDARDAS PATEL,NATVARLAL CHUNILAL PATEL SINCE DECD. THROUGH HEIRS,SAVITABEN NATVARLAL PATEL,YASHWANTBHAI NATVARLAL PATEL,SHAMBHUBHAI CHUNILAL PATEL,GAUTAMKUMAR CHUNILAL PATEL,ASHOKKUMAR CHUNILAL PATEL SINCE DECD. THROUGH HEIRS,IILABEN ASHOKKUMAR PATEL,NIMITTABEN ASHOKKUMAR PATEL,NIMITT ASHOKKUMAR PATEL,SHAKRIBEN PATEL	
30812	FA/2218/2010	09/09/2010	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	RASIDABANU SHAIKH,MOHAMMAD ASRAF SHAIKH,MOHAMMAD ARBAS SHAIKH	
30813	FA/2221/2010	12/02/2014	GANDALAL KANABHAI @ MANJIBHAI KANABHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
30814	FA/2223/2010	23/12/2010	KIRITKUMAR RAMLAL KOTHARI,	MR RAJESH R DEWAL,MR. R.D.KINARIWALA	DINESHBHAI NATVARLAL BHATT,CHARITY COMMISSIONER	MR SHAILESH C SHARMA,MR C B UPADHYAYA
30815	FA/2224/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI GOVINDBHAI,	NOTICE SERVED
30816	FA/2225/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBABEN SHANKARBHAI,	NOTICE SERVED
30817	FA/2226/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI TALJABHAI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30818	FA/2227/2010	06/12/2014	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI DARUBHAI PATEL,	MR BS PATEL
30819	FA/2228/2010	23/11/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT SHANTILAL PATEL,	MR BS PATEL
30820	FA/2229/2010	12/12/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILAVATIBEN CHANDULAL,	MR BS PATEL
30821	FA/2230/2010	14/03/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDLAL VITHTHALDAS SHAH,	MR BS PATEL
30822	FA/2231/2010	23/11/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI TRIBHOVANDAS PATEL,	MR BS PATEL
30823	FA/2232/2010	13/08/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAVE KANAIYALAL CHHAGANLAL,	
30824	FA/2233/2010	13/08/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL CHHAGANLAL JOSHI,	
30825	FA/2234/2010	13/08/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASUMATIBEN BALKRISHNA,	
30826	FA/2235/2010	13/08/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI GALABBHAI,	
30827	FA/2236/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AHMEDBHAI BHAIJIBHAI VALI ISMAIL AHMED BHAIJIBHAI,	MR KM SHETH
30828	FA/2237/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF UMARJI MOHMED ADAM ISMAI UMARJI MOHMED,	MR KM SHETH
30829	FA/2238/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH ASMALA MOHMAD,	MR KM SHETH
30830	FA/2239/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHA VALI MOHMED BAGAS,	NOTICE SERVED
30831	FA/2240/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULGAFUR ABDULHAMID,GULAM MOHMED ABDULHAMID THROUGH LEGAL HEIRS,JUNED GULAM MOHMED,MAHMUDDIN ABDULHAMID,NAJMUDDIN ABDULHAMID	,MR KM SHETH
30832	FA/2245/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI NAROTTAMBHAI PATEL,	RULE SERVED,MR AV PRAJAPATI
30833	FA/2246/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANKUBEN BECHARBHAI PATEL,BHIKHIBEN BECHARBHAI PATEL,ISHABEN WD/O HARIBHAI PATEL LEGAL HEIR OF HARIBHAI TRIBHOVAN	RULE SERVED,UNSERVED EXPIRED (R)
30834	FA/2248/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS UMEDBHAI PATEL AS ADMINISTRATOR OF MADHAVLAL NARAN,	RULE SERVED
30835	FA/2249/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI CHHAGANBHAI PATEL,	RULE SERVED
30836	FA/2250/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S NARSINHBHAI SHIVRAMDAS PATEL,KANTIBHAI PUNJABHAI PATEL AND,HARGOVANDBHAI SHIVABHAI PATEL THRO' ADMINISTRATOR NARSINH	RULE SERVED,UNSERVED EXPIRED (R)
30837	FA/2253/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHABHAI MAGANDAS PATEL,	UNSERVED EXPIRED (R)
30838	FA/2254/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS TRIBHOVANDAS PATEL,	RULE NOT RECD BACK
30839	FA/2255/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS UMEDBHAI PATEL AND,AMRATBHAI PRABHUDAS PATEL THRO ADMINISTRATOR PRABHUDAS UMED	RULE SERVED
30840	FA/2256/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S SOMABHAI RAMABHAI PATEL AND,JAYANTIBHAI RAMABHAI PATEL THRO' ADMINISTRATOR SOMABHAI RAMA	RULE SERVED
30841	FA/2257/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S PRABHUDAS LALDAS PATEL & CHELABHAI RANCHHODBHAI PATEL,	UNSERVED EXPIRED (R)

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30842	FA/2258/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATBHAI AMBARAM JOSHI,	UNSERVED EXPIRED (R)
30843	FA/2260/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAKASHBHAI AMRATBHAI PATEL,	RULE SERVED
30844	FA/2261/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI AMBARAM PATEL,	RULE SERVED
30845	FA/2263/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S NAROTTAMBHAI NARANBHAI THRO POA PRAKASHBHAI AMRATBHAI,	RULE SERVED
30846	FA/2265/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN WD/O SOMAJI SARDARJI THAKOR THRO' ADMINISTRATOR,	RULE SERVED
30847	FA/2266/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHJI JIVAJI THAKORE,	RULE SERVED
30848	FA/2267/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAYANBHAI SHIVABHAI PATE LEGAL HEIR OF SANTOKBEN SHIVABHAI,	RULE SERVED
30849	FA/2268/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S JEHANGIRBEG MURADBEG AND,CHELAJI VAGHAJI THAKORE THRO' ADMINISTRATOR CHELAJI VAGHAJI	RULE SERVED
30850	FA/2270/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IMAMBHAI AJAMBHAI SHAIKH,	RULE SERVED
30851	FA/2271/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI SHAMALDAS PATEL LEGAL HEIR OF SHAMALBHAI SHIVRAM,	RULE SERVED
30852	FA/2273/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S BHIKHABHAI SANKALCHAND PATEL,HASMUKHBHAI SANKALCHAND PATEL,ALKESHBHAI SANKALCHAND PATEL, THRO' ADMINISTRATOR BHIKHABHAI	RULE SERVED
30853	FA/2275/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHRABHAI MOHANBHAI PATEL,DAHYABHAI NANABHAI PATEL AS LEGAL HEIR OF DECD. NANABHAI	UNSERVED EXPIRED (R)
30854	FA/2276/2010	30/11/2010	NEW INDIA ASSURANCE CO LTD,	MR VASANTS SHAH	RANKNIDHI SKANDH MUNI,KUNTULABEN RANKNIDHI MUNI,NAVINCHANDRA JAMUBHAI PATEL	
30855	FA/2277/2010	16/08/2010	DALUMIYA AHMADMIYA SHAIKH,MOHAMMAD HANIF DALUMIYA SHAIKH,IMTIYAS DALUMIYA SHAIKH,HUSEINMIYA DALUMIYA SHAIKH	MR SHAKEEL A QURESHI	MALEK ABDULBHAI NATHUBHAI,MAIYUDIN BABUBHAI SIPAI	
30856	FA/2278/2010	17/12/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SURATIBEN SHANABHAI HARIJAN,KALIBEN SHANABHAI HARIJAN(MINOR)THROUGH SURATIBEN S HARIJAN,RAYALIBEN SHANABHAI HARIJAN(MINOR)THROUGH SURATIBEN S HARIJA,MANJUBEN SHANABHAI HARIJAN(MINOR)THROUGH SURATIBEN S HARIJAN,MESALIBEN RANJITBHAI HARIJAN,AMBUBHAI SOMABHAI SOLANKI,AMBALAL DHULABHAI PATEL	RULE SERVED,MR MTM HAKIM,MR HARSHIT S TOLIA,MR PARTH S TOLIA
30857	FA/2280/2010	09/08/2010	PASCHI GUJARAT VIJ CO LTD,	(MR MD RANA)	ARJUN ALIES AJABHAI BAVA MAHESWAR,	
30858	FA/2282/2010	26/04/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	PARVATIBEN BHAVANBHAI SAVARIYA (HARIJAN),JITENDRABHAI NARSINHBHAI BHIMANI	RULE SERVED,SERVED BY AFFIX. (R)
30859	FA/2283/2010	26/04/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	NATHABHAI KANJIBHAI DABHI (HARIJAN),JITENDRABHAI NARSINHBHAI BHIMANI	RULE SERVED,SERVED BY AFFIX. (R)
30860	FA/2284/2010	26/04/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	MANIBEN BHAGVANJIBHAI DABHI (HARIJAN),JITENDRABHAI NARSINHBHAI BHIMANI	RULE SERVED,SERVED BY AFFIX. (R)
30861	FA/2285/2010	26/04/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	MADHUBEN NARSINHBHAI DABHI (HARIJAN),JITENDRABHAI NARSINHBHAI BHIMANI	RULE SERVED,SERVED BY AFFIX. (R)
30862	FA/2286/2010	26/04/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	JAYABEN DUNGARBHAI DABHI (HARIJAN),JITENDRABHAI NARSINHBHAI BHIMANI	RULE SERVED,SERVED BY AFFIX. (R)

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30863	FA/2287/2010	11/05/2012	HALAR MARITIME AGENCY,	MR NK MAJMUDAR	GUJARAT MARITIME BOARD,	RULE SERVED,MR PR NANAVATI
30864	FA/2289/2010	18/11/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JETHIBEN WD/O PUNJABHAI MOTIBHAI SHRIMALI,CHUNILAL PUNJABHAI SHRIMALI,NATWARBHAI PUNJABHAI SHRIMALI,PRABHATBHAI SHEDABHAI RABARI	RULE SERVED
30865	FA/2290/2010	15/12/2010	PRUTHVISINH HARISINH CHAVDA,	(MR SAMIR J DAVE)	BHAVESH @ BHAVDIPSINH MANUJI MAKWALA,MANUJI SARDARJI MAKAWANA,HIRANBEN MANUJI MAKWANA,ROHINIBEN MANUJI MAKWANA,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,MR NAGESH C SOOD
30866	FA/2295/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHWINBHAI AMBALAL PATEL,	MR TRILOK J PATEL
30867	FA/2296/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PURUSHOTTAMBHAI TRIKAMBHAI PATEL,	RULE SERVED
30868	FA/2297/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL ISHWARBHAI PATEL,	RULE SERVED
30869	FA/2298/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED CHHITABHAI ZAVERBHAI,SNEHLATABEN CHHITUBHAI PATEL,RAJENDRA CHHITUBHAI PATEL,SURENDRA CHHITUBHAI PATEL,SUBHASHCHANDRA CHHITUBHAI PATEL,SAROJBEN CHHITUBHAI PATEL,JAGDISHBHAI ZAVERBHAI PATEL,AMBALAL ZAVERBHAI PATEL	,RULE SERVED
30870	FA/2299/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED GAJARABEN D/O GOPALDAS MANSUKHBHAI,JAYANTIBHAI RAMANLAL SHAH,DAXABEN RAMANLAL SHAH,URMILABEN RAMANLAL SHAH,NARAYANBHAI RAMANLAL SHAH,INDIRABEN RAMANLAL SHAH,ASHOKBHAI RAMANLAL SHAH,BHARATIBEN RAMANLAL SHAH	,RULE SERVED
30871	FA/2300/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI LIMJIBHAI PATEL,INDUBEN LIMJIBHAI PATEL,JAGDISHBHAI LIMJIBHAI PATEL,RAVINDRABHAI LIMJIBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R)
30872	FA/2301/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHASKARBHAI GOVINDBHAI PATEL,MANUBHAI GOVINDBHAI PATEL,OMKARBHAI GOVINDBHAI PATEL,HASMUKHBHAI GOVINDBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R)
30873	FA/2302/2010	25/04/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI RANCHHODBHAI PATEL,MANJULABEN CHHOTABHAI PATEL,HASMUKHBHAI MANILAL PATEL	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
30874	FA/2303/2010	07/09/2010	LEGAL HEIRS OF DECEASED MAVUBHAI GANDABHAI MAKWANA,JAYBABEN WD/O MAVUBEN GANDABH-AI MAKWANA,NAVGHANSINH MABUBHAI MAKWANA,HIMMATSINH MAVUBHAI MAKWANA,SHOBHABEN MAVUBHAI MAKWANA,PRABHATSINH MAVUBHAI MAKWANA,KARANSINH MAVUBHAI MAKWANA,MINOR NITABEN MAVUBHAI MAKWANASEVED TO HER MOTHER & NATURAL	MS MEGHA JANI	STATE OF GUJARAT,SECRETARY, IRRIGATION AND WATER RESOURCES DEPARTMENT,ADDITIONAL ENGINEER, AHMEDABADIRRIGATION SCHEME CIRCLE,DEPUTY EXECUTIVE ENGINEER FATEHVADI IRRIGATION SUB-DIV.	,GOVERNMENT PLEADER
30875	FA/2305/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI GOBARBHAI RABARI L.R.OF GOBARBHAI M RABARI,GHEMARBHAI GOBARBHAI RABARI L.R.OF GOBARBHAI M RABARI,GANGABEN GOBARBHAI RABARI L.R.OF GOBARBHAI M RABARI,MONGHIBEN GOBARBHAI RABARI L.R.OF GOBARBHAI M RABARI,BABUBEN GOBARBHAI RABARI L.R.OF GOBARBHAI M RABARI,ISABEN GOBARBHAI RABARI L.R.OF GOBARBHAI M RABARI	,MR AV PRAJAPATI
30876	FA/2306/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASUMATIBEN HAMIRBHAI RAYKA THROUGH ADMINISTRATOR,	

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30877	FA/2307/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASUMATIBEN HAMIRBHAI RAYKA THROUGH POA SOMABHAI K RAYKA,	MR AV PRAJAPATI
30878	FA/2308/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI GOPALDAS PATEL,	MR AV PRAJAPATI
30879	FA/2309/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABABHAI VASABHAI RABARI THRO' BHAGABHAI VITHALBHAI PATEL,	
30880	FA/2310/2010	09/09/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPABEN CHAKUBEN RABARI,LADUBEN CHAKUBHAI RABARI,MELABHAI CHAKUBHAI RABARI,KANUBHAI CHAKUBHAI RABARI,DEVKARANBHAI CHAKUBHAI RABARI,DEVRAJBHAI CHAKUBHAI RABARI,VIRAMBHAI CHAKUBHAI RABARI,VALUBHAI CHAKUBHAI RABARI,MALIBEN CHAKUBHAI RABARI	,MR AV PRAJAPATI
30881	FA/2312/2010	05/04/2011	HARISH RAMANLAL DESAI,	MR ADIL R MIRZA	D S CONSTRUCTION CO,DINESHCHANDRA CHIMANLAL PARIKH,CHANDRAVADAN CHIMANLAL PARIKH,MINAXIBEN CHANDRAVADAN PARIKH,GAURAV CHANDRAVADAN PARIKH,MANILAL ANANDAJI SHETHIA,GUNVANTIBEN MANILAL SHETHIA,VIMAL MANILAL SHETHIA,AMISH MANILAL SHETHIA,KAVITA MANILAL SHETHIA,GUNVANTIBEN MANILAL SHETHIA,MANSUKHLAL ANANDAJI SHETHIA,MANJULABEN MANSUKH SHETHIA,MAHENDRA ANANDAJI SHETHIA,PRABHAVATI MAHENDRA SHETHIA,SASHIKANT ANANDAJI SHETHIA,CHANDRIKA SASHIKANT SHETHIA,NITIN ANANADJI SHETHIA	,NOTICE SERVED,MR MTM HAKIM,MR ASPI M KAPADIA
30882	FA/2314/2010	24/11/2010	MILITARY ESTATE OFFICER,	MR PS CHAMPANERI	ARVINDBHAI PRAGJIBHAI PATEL,CHANDRAKANTABEN ARVINDBHAI PATEL,DILIPBHAI ARVINDBHAI PATEL,VASANTBHAI ARVINDBHAI PATEL,DINESHBHAI ARVINDBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
30883	FA/2315/2010	23/03/2016	FATMA NANNUMIYA RASULBHAI VEPARI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	MEHBOOB ABDUL RAZAK KANZARIYA,KASIM ABDUL RAZAK KANZARIYA,NEW INDIA INSURACE CO LTD., DIVISIONAL OFFICE AT NR HOTEL	MR MA KHARADI,MR GC MAZMUDAR,MR HG MAZMUDAR
30884	FA/2316/2010	07/03/2012	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHAHINBI SHAIKH SAKIL SHAIKH,SHAIKH IBRAHIM SHAIKH AHMAD,MINOR ASHIYANABI SHAIKH IBRAHIM, THROUGH SHAIKH IBRAHIM,HUSEINKHAN DOLATKHAN PATHAN,NEW INDIA ASSURANCE CO LTD,SATISH SHARMA, C/O INDIA KARGO MOVERS	RULE SERVED,MR.HIREN M MODI
30885	FA/2317/2010	27/02/2012	NARANBHAI JIVABHAI JADAV,SHANTABEN NARANBHAI JADAV,PRAVINBHAI NARANBHAI JADAV	MR MEHUL S SHAH,(MR SURESHM SHAH)	MERUBHAI JIVABHAI ODEDARA,BAJAJ ALIANZ GENERAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR SHALIN N MEHTA
30886	FA/2318/2010	29/11/2010	SHRI BHAGWATI DEVELOPERS,RAKESHBHAI BHIKHABHAI MAHERIYA, THROUGH POA BHIKHABHAI,GANGARACHANA OWNERS ASSOCIATION	MR APURVA R KAPADIA	DINESHKUMAR DAHYABHAI LEUVA,RAMESHCHANDRA GANPATLAL PARMAR, PARTNER OF SHRI BHAGWATI	NOTICE SERVED BY DS,MR MG NAGARKAR
30887	FA/2319/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL DWARKABHAI PRABHUDAS,	
30888	FA/2320/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL AMBARAMBHAI MANDAS,	MR AV PRAJAPATI
30889	FA/2321/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL AMRUTBHAI DAHYABHAI,	
30890	FA/2322/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL PRABHUBHAI UJAMBHAI,	MR AV PRAJAPATI
30891	FA/2323/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL MAGANBHAI NATTHUBHAI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30892	FA/2324/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL DWARKABHAI SHIVRAMDAS,	
30893	FA/2325/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL ISHWARBHAI PARSHOTTAMDAS,	
30894	FA/2326/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL NARANBHAI NATTHUDAS,	
30895	FA/2327/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL SHIVABHAI HARIBHAI,	
30896	FA/2328/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL DHANJIBHAI MOHANBHAI,	
30897	FA/2329/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL MUKUNDBHAI PRAHALADBHAI,	
30898	FA/2330/2010	10/08/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD	GOVERNMENT PLEADER	PATEL MAFATLAL MOHANDAS,	
30899	FA/2331/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANDELIE FAMIL VALLI,NANDELIE ASHALM,NANDELIE YASHIM,NANDELIE YASMIN,NANDELIE RAFIK,NANDELIE ILYAS,NANDELIE ABID RAHIM,SALEMA NURIBEN RAHIM,SUNSURA HARUN HABIB	,MR MM SAIYED
30900	FA/2332/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF HAJI GULAM MOHMAD,HAJI AHMED SAEED	
30901	FA/2333/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAOL ADAMJI THROUGH HEIRS,BAI AMINA ISMAIL,MARIAM ISMAIL,YUSUF DAVJI DARSOT	,MR VILAS G GOSWAMY
30902	FA/2334/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVIBEN PARSOTTAM,	
30903	FA/2335/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DURLABHBHAI , GOMIBEN DURLABHBHAI, NATWARBHAI DURLABHABHAI,CHANDRAKANT D PATEL,URMILABEN N PATEL,MEENABEN A PATEL,GAMIBEN GOMANBHAI,PRANJIVAN RATANJI,MANIBEN WD/O RATANJI KHUSHALDAS,CHIMANBHAI R PATEL	
30904	FA/2336/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUMANBHAI RAMABHAI,	
30905	FA/2337/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARAT MAGANBHAI PATEL,	
30906	FA/2338/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM AHMED MOHMAD,AHMED MOHMED LULAT	
30907	FA/2339/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI MAGANBHAI,	
30908	FA/2340/2010	07/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVIBEN & KANKUBEN ANOOPBHAI THROUGH HEIRS,KARSAN RAIJIBHAI,ARVIND VITTHALBHAI,HIMMAT VITTHALBHAI,DALPAT VITTHALBHAI,SAVITA RAIJIBHAI,MOHAN RAIJIBHAI,INDIRA RAIJIBHAI	
30909	FA/2343/2010	29/01/2014	IFFCO-TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	KALIBEN MANSINH PARMAR,VIKRAMBHAI MANSINH PARMAR,JASHIBEN MANSINH PARMAR,DHULSINH JENSINH PARMAR,RAMESHBHAI CHHOTABHAI MACHHI,PRABHATBHAI BHIMABHAI RATHOD	MR MTM HAKIM,MR P P MAJMUDAR
30910	FA/2346/2010	05/10/2010	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SITARAM NATHUBHAI PRAJAPATI,UMRAV SITARAM PRAJAPATI,DASRATHBHAI NATVARBHAI PATEL	,MR TEJAS P SATTA,MR JAYESH V PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30911	FA/2348/2010	12/08/2010	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ARVINDBHAI SHIVABHAI TADVI,BHARTIBEN ARVINDBHAI TADVI,MINOR KARANBHAI ARVINDBHAI TADVI, THROUGH BHARTIBEN ARVIND,MINOR JIGISHABEN ARVINDBHAI TADVI, THROUGH BHARTIBEN ARVIND,MINOR KUMKUMBEN ARVINDBHAI TADVI, THROUGH BHARTIBEN ARVIND,SURESHBHAI VAGHJIBHAI TANK,MOLATBHAI VAGHJIBHAI TANK	
30912	FA/2350/2010	19/11/2010	ARUNABEN ANILBHAI UNADKAT WD/O ANILKUMAR P UNADKAT,	MR CHINTAN S POPAT	NONE,	
30913	FA/2351/2010	28/07/2011	NARESHKUMAR MOHANBHAI PATEL,	MR BK OZA	AMITABEN NARESHKUMAR PATEL,	(MR BD KARIA)
30914	FA/2353/2010	16/03/2016	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	LEELABEN DEVAJIBHAI BHARWAD,GOBARBHAI BHARVAD (AMENDED AS PER ORDER BELOW EX.24),KARASANBHAI SADURBHAI (DELETED AS PER ORDER BELOW EX.19),MOTIBEN KARASANBHAI BHARAWAD,DANABHAI PRATABHAI RABARI,BHAGVANBHAI NARSINBHAI	,RULE SERVED,MR.HIREN M MODI
30915	FA/2357/2010	20/09/2010	ARJANBHAI JETHABHAI KESHWALA,VAJSURBHAI NAZBHAI DER	MR MOUSAM R YAGNIK	KARSAN JERAMBHAI THROUGH LEGAL HEIRS,RAMUBEN KARSANBHAI PATEL,RAJESHBHAI KARSANBHAI PATEL,JASHUMATIBEN NAVALDAS,MANOJ NAVALDAS	,MR ANSHIN H DESAI,MR PRATIK Y JASANI
30916	FA/2358/2010	15/11/2010	MUKUNDRAI DAULATRAI SHUKLA,	MR DJ BHATT	BANK OF INDIA,	
30917	FA/2361/2010	14/12/2010	CHAMAR GOVINDBHAI MAGANLAL,	MR KR BRAHMBHATT	AMTHABHAI KACHARABHAI VAGHARI,IQBALBHAI USMANBHAI MEMON,ORIENTAL INSURANCE CO LTD	
30918	FA/2363/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHABHAI DHANABHAI DECEASED THROUGH LEGAL HEIRS,RATANBEN LAKHABHAI,CHATURBHAI LAKHABHAI,ARVINDBHAI LAKHABHAI,HIRABEN LAKHABHAI,AMBABEN LAKHABHAI	,NOTICE SERVED
30919	FA/2364/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARMANBHAI MOTIBHAI,PRABHATSANG MOTIBHAI,NANSANG MOTIBHAI,UDESANG MOTIBHAI,MANSANG MOTIBHAI,MADHAVBHAI MOTIBHAI,RAYSANGBHAI MOTIBHAI,DADUBHAI CHHOTUBHAI MOTIBHAI,RAMESHABHAI MOTIBHAI,RAMJIBHAI MOTIBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
30920	FA/2365/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI SHANKARBHAI,RAMABHAI SHANKARBHAI,JAGDISHBHAI SHANKARBHAI,RAISANGBHAI HIRABHAI	NOTICE NOT RECD BACK
30921	FA/2366/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHIBEN WD/O CHHATRASANG BHAGVANBHAI,HATHISANG CHHATRASANG,SAVITABEN RAISANGBHAI,SAVITABEN RAISANGBHAI GAURDIAN OF MINOR AJITBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
30922	FA/2367/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITUBHAI NAGJIBHAI,GANPATBHAI MADHAVBHAI,AMBALAL RANCHHODBHAI,RAISANG RANCHHODBHAI,DHANUBEN BABARBHAI GAURDIAN OF MINOR DILIP BABARBHAI,DHANUBEN BABARBHAI GAURDIAN OF MINOR RAMILABEN BABRBHAI,SAVITABEN BABARBHAI,RATANBEN BABARBHAI,JYOTIBEN BABARBHAI,SUSHILABEN BABARBHAI,DHANUBEN BABARBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
30923	FA/2368/2010	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHISANG CHHATRASANG,	NOTICE SERVED
30924	FA/2369/2010	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSANG MADHAVSANG PADHIYAR,	NOTICE SERVED
30925	FA/2370/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHISANG CHHATRASANG,MANGUBEN WD/O SHANKARBHAI MADHAVBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
30926	FA/2371/2010	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADUBHAI CHHOTUBHAI PADHIYAR,	UNSERVED EXPIRED (N)

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30927	FA/2372/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI SHANKARBHAI,	NOTICE SERVED
30928	FA/2373/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAYALIBEN WD/O MOHANBHAI KALUBHAI,LALITABEN MOHANBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
30929	FA/2374/2010	26/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF HASAM BODIYA,	MR NIRAV C THAKKAR
30930	FA/2375/2010	18/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VYAS TULJASHANKER MANGALJI THROUGH VYAS CHANDRAKANT TULJA,VYAS RAMESH TULJASHANKER,VYAS VASANT TULJASHANKER,VYAS KANTABEN TULJASHANKER	RULE SERVED,UNSERVED EXPIRED (R)
30931	FA/2376/2010	18/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SUTHAR HARGOVAN JECHAND-THRO' SUTHAR KAMLABEN GANPATLAL,SUTHAR RAMAN HARGOVANDAS,SUTHAR LAXMIBEN RAMANBHAI,SUTHAR MAHENDRABHAI RAMANBHAI,SUTHAR ASHWINBHAI RAMANBHAI,SUTHAR DINESHKUMAR RAMANBHAI	,RULE SERVED
30932	FA/2377/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHABHAI RANCHHODBHAI CHAUDHARI,PRATAPBHAI RANCHHODBHAI CHAUDHARI	MR AV PRAJAPATI,MR MAHESH P PATEL
30933	FA/2378/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI SHAMJIBHAI CHAUDHARI,MANSANGBHAI SHAMJIBHAI CHAUDHARI,AMBARAMBHAI SHAMJIBHAI CHAUDHARI,SHANKARBHAI SHAMJIBHAI CHAUDHARI	MR AV PRAJAPATI,MR MAHESH P PATEL
30934	FA/2379/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULJIBHAI KALUBHAI CHAUDHARI,	MR AV PRAJAPATI,MR MAHESH P PATEL
30935	FA/2380/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGBHAI KACHARABHAI CHAUDHARI,	MR AV PRAJAPATI,MR MAHESH P PATEL
30936	FA/2381/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI MOTIBHAI CHAUDHARI,	MR AV PRAJAPATI,MR MAHESH P PATEL
30937	FA/2382/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI MOTIBHAI CHAUDHARI,	MR AV PRAJAPATI,MR MAHESH P PATEL
30938	FA/2383/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGUBHAI MAHADEVBHAI CHAUDHARI,	MR AV PRAJAPATI,MR MAHESH P PATEL
30939	FA/2384/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI VELJIBHAI CHAUDHARI,	
30940	FA/2386/2010	08/10/2012	THAKORE KANTIJI AMRAJI,	(MR MD RANA)	PRAMODKUMAR AMRUTLAL PATEL,ORIENTAL INSURANCE CO	NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH,MS KARUNA V RAHEVAR
30941	FA/2389/2010	29/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	SAROJBEN WD/O PRAKASHBHAI SHANTILAL PATEL,NISHPALKUMAR PRAKASHBHAI PATEL,KINJALBEN PRAKASHBHAI PATEL,IMRANKHAN NASIRKHAN PATHAN,ARVINDBHAI BIPINBHAI DODIA,RASHMIKANT MAGANBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI

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30942	FA/2393/2010	13/12/2013	ORIENTAL INSURANCE COMPANY LIMITED, (SUBSIDIARY OF GENERAL,	MS KARUNA V RAHEVAR	HEIRS & LEGAL REPRESENTATIVE OF DECEASED GOVABHAI CHATURBHAI,PRAHLADJI VIRMAJI THAKORE,SHARDABEN RAMNIVAS GUPTA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
30943	FA/2394/2010	26/11/2010	DR G J PATEL,	MR Y J PATEL	CHANDUBEN HEMUBHAI GOHEL,STATE OF GUJARAT,MEDICAL OFFICER,DR SMITABEN PANCHOLI,DR BANESINGBHAI GOHIL	
30944	FA/2395/2010	27/02/2012	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	KARSAN MERAMAN ODEDARA THROUGH LEGAL HEIRS,HIREABEN KARSANBHAI ODEDARA,VIPUL KARSAN ODEDARA THROUGH HIREABEN KARSANBHAI,VINISHA KARSAN ODEDARA THROUGH HIREABEN KARSANBHAI OD,MERAMAN RANA ODEDARA,BHARMIBEN MERAMAN ODEDARA,TAPUBHAI KARABHAI ODEDARA	,(MR BD KARIA),(MR HM PRACHCHHAK)
30945	FA/2398/2010	17/07/2012	KAMARALI V MOMIN,	(MR A J PATEL)	"A" SANSKAR OWNERS ASSOCIATION PALDI THROUGH CHAIRMAN MUKES,BHUPATBHAI KALIDAS PATEL SECRETARY	RULE SERVED,MR PK PANCHOLI
30946	FA/2399/2010	01/09/2016	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	KAMLABEN WD/O RATILAL SOMABHAI SOLANKI,MANOJKUMAR RATILAL SOLANKI,KALPESHKUMAR RATILAL SOLANKI,LAXMIBEN D/O RATILAL SOLANKI,BALVANTSINH VAJESINH SAGAR,RAVI FLORITAC PRIVATE LTD	RULE SERVED,MR.HIREN M MODI
30947	FA/2400/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI HURI IBRAHIM MUSA,	MR MM SAIYED
30948	FA/2401/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ISMAIL MOHMAD,	MR MM SAIYED
30949	FA/2402/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH ALI BAGAS,	MR MM SAIYED
30950	FA/2403/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH MOHMAD HASAN,	MR MM SAIYED
30951	FA/2404/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI DHULABHAI,	MR MM SAIYED
30952	FA/2405/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MOTAJI THROUGH LEGAL HEIRS,BAIJIBA WD/O AHMAD MOTAJI,HASINABEN AHMAD,FATMABEN AHMAD,DAUDBHAI AHMAD,AIYUB AHMAD,MUMTAZBEN AHMAD	,MR MM SAIYED
30953	FA/2406/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI KARSHANBHAI,	MR MM SAIYED
30954	FA/2407/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHBHA CHHATERSANG RAJ THROUGH LEGAL HEIRS,DARIYABEN WD/O JASHBHA CHHTERSNAG,RASUL JASHBHA,IBRAHIM JASHBHA,MOHMAD JASHBHA	,MR MM SAIYED
30955	FA/2408/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AKBAR MANSANG RAJ,	MR MM SAIYED
30956	FA/2409/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANSANG PUJAJI,	MR MM SAIYED
30957	FA/2410/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LASKHABHAI DALABHAI AHIR THROUGH REVABEN D/O LAKHABHAI,	MR MM SAIYED
30958	FA/2411/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAKUBA IBRAHIM FATESANG,	MR MM SAIYED
30959	FA/2414/2010	10/03/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,S.T. DRIVER OF BUS NO. GUJ-18 U 4252	MRS VASAVDATTA BHATT	VANRAJSINH JORUBHA JHALA,RAJENDRA PRATAPSINGH JADEJA,MAVJIBHAI NARSIBHAI VAISHNAV,NATIONAL INSURANCE COMPANY LTD	NOTICE SERVED,MR MEHUL S SHAH,MR MEHUL SHARAD SHAH, (MR SURESHM SHAH)
30960	FA/2417/2010	04/10/2010	WOOLEN AGENCIES,	MR DJ BHATT	DIGJAM LIMITED,M/S ORIENTAL TEXTILE CORPORATION	,MS PARUL P VASAVADA

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30961	FA/2418/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRABHAI JESANGBHAI PATEL,	
30962	FA/2419/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI M PATEL THRO' HEIR-RAJENDRABHAI MULJIBHAI PATEL,	
30963	FA/2420/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI GOPALBHAI PATEL THRO' HEIRS,PRAFULBHAI SOMABHAI PATEL,SUSHILABEN SOMABHAI PATEL	
30964	FA/2421/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI VITTHALBHAI PATEL,	
30965	FA/2422/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI ZAVERBHAI PATEL,	
30966	FA/2423/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI VITTHALBHAI PATEL,	
30967	FA/2424/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATSINH MOHANSINH,	
30968	FA/2425/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI BAJUBA D\O MOHANBAVA BAJIBAVA,	
30969	FA/2426/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN KHUMANSINH,	
30970	FA/2427/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUSING GANPATSINH ANITIYA,PRABHATSINH KHUMANSINH ANITIYA,GANBHIRSINH KHUMANSINH ANITIYA,NANDUBEN WD\O KHUMANSINH	
30971	FA/2428/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAJESHKUMAR SOMABHAI PATEL,	
30972	FA/2429/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHAILALBHAI SHANABHAI,	
30973	FA/2430/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DHULIBEN BHUPATBHAI WD/O CHHATRASING,	
30974	FA/2431/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SURSANG CHHOTABHAI,	
30975	FA/2432/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAIJIBHAI MOTIBHAI,	
30976	FA/2433/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DULABHAI PUNJABHAI,	
30977	FA/2434/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DARIYABEN MOTIBHAI DESAIBHAI,	
30978	FA/2435/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KALIDAS SOMABHAI,	
30979	FA/2436/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	LLAUBHAI JETHABHAI THROUGH HEIR RANCHHODBHAI LALLUBHAI,	
30980	FA/2437/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DHULABHAI GOVINDBHAI THROUGH HEIR CHHATRASANG DHULABHAI,	
30981	FA/2438/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAHIMSHA CHHITANSHA,	
30982	FA/2439/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PARSHOTTAMBHAI MOTIBHAI PATEL,	
30983	FA/2440/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHHAGANBHAI VIRABHAI THROUGH HEIR RAVJIBHAI CHHAGANBHAI,	
30984	FA/2441/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAGDISHBHAI RAMABHAI PATEL,	MR KM SHETH
30985	FA/2442/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DASBHAI HIRABHAI PATEL,	MR KM SHETH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30986	FA/2443/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANGALBHAI DESAIBHAI PATEL,	MR KM SHETH
30987	FA/2444/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHENDRABHAI HIMMATBHAI PATEL,	MR KM SHETH
30988	FA/2445/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VITTHALBHAI BECHARBHAI PATEL,PUNJIBEN WD/O VITTHALBHAI BECHARBHAI PATEL,BABARBHAI VITTHALBHAI PATEL,HANSABEN WD/O NAGINBHAI VITTHALBHAI,DIPIKABEN NAGINBHAI PATEL,UMAKANTBHAI NAGINBHAI PATEL,CHANKANTBHAI VITTHALBHAI PATEL,HASMUKHBHAI VITTHALBHAI PATEL,VALLABHBHAI VITTHALBHAI PATEL	,MR KM SHETH
30989	FA/2446/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BECHARBHAI BAPUBHAI PATEL DECEASED THROUGH LEGAL HEIRS,PUNJIBEN WD/O VITTHALBHAI BECHARBHAI PATEL,BABARBHAI VITTHALBHAI PATEL,HANSABEN WD/O NAGINBHAI VITTHALBHAI,DIPIKABEN NAGINBHAI PATEL,UMAKANTBHAI NAGINBHAI PATEL,CHANKANTBHAI VITTHALBHAI PATEL,HASMUKHBHAI VITTHALBHAI PATEL,VALLABHAI VITTHALBHAI PATEL,DASBHAI BECHARBHAI PATEL	,MR KM SHETH
30990	FA/2447/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DASBHAI BECHARBHAI PATEL,	MR KM SHETH
30991	FA/2448/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI DADABHAI PATEL,	MR KM SHETH
30992	FA/2449/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KESURBHAI MULJIBHAI PATEL DECEASED,RAJENDRABHAI KESURBHAI PATEL,JITENDRABHAI KESURBHAI PATEL,SAVITABEN WD/O KESURBHAI PATEL,MANJULABEN KESURBHAI PATEL,HANSABEN KESURBHAI PATEL	,MR KM SHETH
30993	FA/2450/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHUBHAI KALIDASBHAI PATEL,	MR KM SHETH
30994	FA/2451/2010	15/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI DHULABHAI PATEL,	MR KM SHETH
30995	FA/2455/2010	13/12/2010	DEVIBEN W/O MAKANBHAI LALLU BHAI D/O PARBHUBHAI P PATEL,	MR ASHISH M DAGLI	SOMABHAI PRABHUBHAI PATEL,JAMUBHAI PARBHUBHAI PATEL,HANSABEN WD/O BACHUBHAI SOMABHAI D/O PARBHUBHAI P PATEL,MANIBEN W/O RANCHHODBHAI BHAGABHAI D/O PARBHUBHAI P PATEL,DAHIBEN WD/O THAKORBHAI PARBHUBHAI PATEL,MANUBEN W/O HASMUKHBHAI BHAGABHAI D/O THAKORBHAI P PATEL,REKHABEN WD/O RANCHHODBHAI GOVINDBHAI D/O THAKORBHAI P,SHANTILAL MANGALDAS D/O LATE SOMIBEN PRABHUBHAI,SAVITABEN MANGALDAS W/O BALVANTBHAI BUDHIYABHAI D/O LATE,JITUBHAI MANGALDAS S/O LATE SOMIBEN PRABHUBHAI,BHANUBEN MANGALDAS W/O CHAMPAKBHAI GOVINDBHAI D/O SOMIBEN,PRADIPBHAI MANGALDAS S/O LATE SOMIBEN PRABHUBHAI,RAMILABEN @ RAMIBEN MANGALDAS WD/O MOHANBHAI PRABHUBHAI,SHAILABEN W/O RAMESHBHAI D/O MOHANBHAI PRABHUBHAI,KANTIBHAI MOHANBHAI S/O MOHANBHAI PRABHUBHAI,SHASHIKANTBHAI MOHANBHAI S/O MOHANBHAI PRABHUBHAI,MANJUBEN MOHANBHAI W/O RAJUBHAI JADAVBHAI D/O MOHANBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
30996	FA/2456/2010	01/03/2011	PATEL JYOTSNABEN W/O DASHRATHBHAI KESHAVLAL,	MR. YOGENDRA THAKORE	OWNER OF JEEP NO GJ-2-A-2975, RAJUKHAN NANEKHAN PATHAN,OWNER OF MOTORCYCLE NO GJ-2-AA-2301, DASHRATHBHAI KESHAVLAL,INSURANCE COMPANY OF JEEP NO GJ-2-A-2975 & MOTORCYCLE NO GJ-	NOTICE SERVED,NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH,MR HARSHAD K PATEL
30997	FA/2457/2010	01/03/2011	PATEL ROHANKUMAR DASHRATHBHAI,	MR. YOGENDRA THAKORE	OWNER OF JEEP NO GJ-2-A-2975, RAJUKHAN NANEKHAN PATHAN,OWNER OF MOTORCYCLE NO GJ-2-AA-2301, DASHRATHBHAI KESHAVLAL,INSURANCE COMPANY OF JEEP NO GJ-2-A-2975 & MOTORCYCLE NO GJ-	NOTICE SERVED,NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH
30998	FA/2473/2010	21/10/2010	NATIONAL INSURANCE COMPANY LIMITED THROUGH IT'S AUTHORISE,	(MR MAULIK J SHELAT)	KANCHANBEN JETENDRABHAI SAPRA,ABHIJYA @ CHINTU JITENDRABHAI SAPRA,PRIYANKA JITENDRABHAI SAPRA (MINOR) THROUGH KANCHANBEN J,SUNDERLAL GODHARAM SAPRA,GYANVATIBEN SUNDERLAL SAPRA,PIRARAM HARJIJI RABARI,HARISHCHANDRA RAYSINGBHAI RATHOD	,DELETED,MR.HIREN M MODI
30999	FA/2474/2010	27/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	INDIRA LALBAHADUR RAJBHAR,MINOR AMITABH LALBAHADUR RAJBHAR,MINOR SUJIT @ VIKRANT LALBAHADUR RAJBHAR,BHARATBHAI DAHYABHAI AHIR,THE GUJARAT STATE ROAD TRANSPORT CORPORATION LIMITED,BHAGWANSINH SSADHUSINH RAJPUR,KAUSHIKKUMAR M PATEL	RULE SERVED,RULE UNSERVED,MRS VASAVDATTA BHATT,MR.HIREN M MODI
31000	FA/2475/2010	01/12/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	HARESH MANGALBHAI KATARIA,ARVINDBHAI BHALUBHAI VASAVA	NOTICE NOT RECD BACK,NOTICE SERVED
31001	FA/2483/2010	06/09/2010	G S R T C,HUSENKHAN SAMSHERKHAN BALOCH	MRS VASAVDATTA BHATT	KOKILABEN WD/O RATILAL FULABHAI GOHIL,RANJANBEN RATILAL GOHIL,SAILESHKUMAR RATILAL GOHIL SINCE DIED HIS LEGAL HEIRS,DHARMISTHABEN SAILESHKUMAR GOHIL WIFE OF SAILESHKUMAR,MINOR BABY 2 YEARS,TEJALBEN RATILAL GOHIL,BHARATBHAI ISHWARBHAI GOHIL	,(MR PARESH M DARJI)
31002	FA/2484/2010	24/02/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BHAILALBHAI VRAJLAL PATEL,KAPILABEN BHAILALBHAI PATEL,C J GOHIL,EXECUTIVE ENGINEER	RULE SERVED,(MR BD KARIA),MR MTM HAKIM
31003	FA/2485/2010	27/02/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	SMITABEN INDRAJITSINH CHAUHAN (SINCE DECEASED),INDRAJITSINH GANPATSINH CHAUHAN,PRIYANSHU INDRAJITSINH CHAUHAN(MINOR) THRO' INDRAJITSINH G,SIDDHARAJSINH CHATRASINH CHAVDA,UDESINH BHIMSINH PARMAR	,RULE SERVED,MR VA MANSURI
31004	FA/2486/2010	26/03/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI NARANBHAI PATEL,	MR MIHIR H PATHAK

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31005	FA/2487/2010	07/05/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHACHAR VAJSUR DESA,KHACHAR GIGA DESA,KHACHAR RAVAT DESA,KHACHAR MANSUR BHOJ,KHACHAR RAM VAJSUR DECEASED,KHACHAR JETHASUR VAJSU DECEASED.,KHACHAR KATHAD VAJSUR,BALABHAI KATHADBHAI,BENUBEN WD/O.HAMIRBHAI KHACHAR,KHACHAR JILU JETHSUR,BABUBHAI KATHADBHAI,KHACHAR BHUPAT JETHSUR,SURESHBHAI S/O.HAMIRBHAI KHACHAR,KHACHAR MERAM HETHSUR,DEYBHAI S/O. HAMIRBHAI KHACHAR,VALKUBHAI KATHADBHAI,SHANTUBHAI KATHADBHAI,KAILASHBEN D/O.HAMIRBHAI KHACHAR,UMEDBHAI S/O. HAMIRBHAI KHACHAR,PRABHATBHAI KATHADBHAI,KAMLABEN KATHADBHAI,KISHORBHAI S/O. HAMIRBHAI KHACHAR,KANUBHAI KATHADBHAI,SHIVKUMAR KATHADBHAI,PRASANBEN KATHADBHAI,PONABHAI KATHADBHAI,BHAGABHAI KATHADBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR VIMAL M PATEL
31006	FA/2488/2010	07/05/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHACHAR VAJSUR DESA,KHACHAR GIGA DESA,KHACHAR RAVAT DESA,KHACHAR MANSUR BHOJ,KHACHAR RAM VAJSUR DECEASED.,KHACHAR JETHASUR VAJSU,KHACHAR KATHAD VAJSUR,KHACHAR JILU JETHSUR,BENUBEN WD/O. HAMIRBHAI KHACHAR,BALABHAI KATHADBHAI,SURESHBHAI S/O.HAMIRBHAI,KHACHAR BHUPAT JETHSUR,BABUBHAI KATHADBHAI,VALKUBHAI KATHADBHAI,DEYBHAI S/O. HAMIRBHAI KHACHAR,KHACHAR MERAM HETHSUR,KAILASHBEN D/O. HAMIRBHAI KHACHAR,SHANTUBHAI KATHADBHAI,UMEDBHAI S/O.HAMIRBHAI KHACHAR,PRABHATBHAI KATHADBHAI,KISHORBHAI S/O. HAMIRBHAI KHACHAR,KAMLABEN KATHADBHAI,KANUBHAI KATHADBHAI,SHIVKUMAR KATHADBHAI,PRASANBEN KATHADBHAI,PONABHAI KATHADBHAI,BHAGABHAI KATHADBHAI,KHACHAR UNAD HARSUR,KHACHAR AMRA UNAD,KHACHAR LAKHMAN UNAD,KHACHAR SAMAT AMRA,KHACHAR MANSUR LAKHMAN,KHACHAR RANA AMRA,KHACHAR KALA HARSUR,KHACHAR NAJA KALA,KHACHAR SURAG KALA,KHACHAR BHIM RANING,KHACHAR ODHA RANING,BHAYA BHIM,MERAM BHAYA,JILU MERAM,BHOJ BHAYA,VIKAMSHI BHAN,RAM BHAN,ODHA GIGA,VIKRAMBHAI OGHA,LAKHMAN ODHA,VASTA DADA,BAI RAMBHAI RAVAT,KHACHAR CHAMPRAJ GHELA,ABHAL CHAMPRAJ,DANA CHAMPRAJ,KUNVARBEN HARSUR W/O DANA CHAMPRAJ,HARSUR SURIG,VALKU MANSUR,APABHAI VIKAMBHAI,DAHA RANING,NAKUBHAI VIKAMBHAI,DANABAIBEN VIKAMBHAI,BALUBABEN VIKAMBHAI,GIGABEN VIKAMBHAI,PANCHUBEN VIKAMBHAI,SUMRIBEN VIKAMBHAI,HIRKUBEN VIKAMBHAI	,RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31007	FA/2489/2010	07/05/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHACHAR VAJSUR DESA,KHACHAR GIGA DESA,KHACHAR RAVAT DESA,KHACHAR MANSUR BHOJ,KHACHAR RAM VAJSUR DECEASED.,KHACHAR JETHASUR VAJSU,KHACHAR KATHAD VAJSUR,BENUBEN WD/O.HAMIRBHAI KHACHAR,BALABHAI KATHADBHAI,KHACHAR JILU JETHSUR,SURESHBHAI S/O.HAMIRBHAI KHACHAR,KHACHAR BHUPAT JETHSUR,BABUBHAI KATHADBHAI,VALKUBHAI KATHADBHAI,KHACHAR MERAM HETHSUR,DEYBHAI S/O. HAMIRBHAI KHACHAR,SHANTUBHAI KATHADBHAI,KAILASHBEN D/O. HAMIRBHAI KHACHAR,PRABHATBHAI KATHADBHAI,UMEDBHAI S/O.HAMIRBHAI KHACHAR,KAMLABEN KATHADBHAI,KISHORBHAI S/O. HAMIRBHAI KHACHAR,KANUBHAI KATHADBHAI,SHIVKUMAR KATHADBHAI,PRASANBEN KATHADBHAI,PONABHAI KATHADBHAI,BHAGABHAI KATHADBHAI,KHACHAR UNAD HARSUR,KHACHAR AMRA UNAD,KHACHAR LAKHMAN UNAD,KHACHAR MANSUR LAKHMAN,KHACHAR SAMAT AMRA,KHACHAR RANA AMRA,KHACHAR KALA HARSUR,KHACHAR NAJA KALA,KHACHAR SURAG KALA,KHACHAR BHIM RANING,KHACHAR ODHA RANING,BHAYA BHIM,MERAM BHAYA,JILU MERAM,BHOJ BHAYA,VIKAMSHI BHAN,RAM BHAN,ODHA GIGA,VIKRAMBHAI OGHA,LAKHMAN ODHA,VASTA DADA,BAI RAMBHAI RAVAT,KHACHAR CHAMPRAJ GHELA,ABHAL CHAMPRAJ,DANA CHAMPRAJ,KUNVARBEN HARSUR W/O DANA CHAMPRAJ,HARSUR SURIG,VALKU MANSUR,APABHAI VIKAMBHAI,DAHA RANING,NAKUBHAI VIKAMBHAI,DANABAIBEN VIKAMBHAI,BALUBABEN VIKAMBHAI,GIGABEN VIKAMBHAI,PANCHUBEN VIKAMBHAI,SUMRIBEN VIKAMBHAI,HIRKUBEN VIKAMBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
31008	FA/2490/2010	07/05/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHACHAR VAJSUR DESA,KHACHAR GIGA DESA,KHACHAR RAVAT DESA,KHACHAR MANSUR BHOJ,KHACHAR RAM VAJSUR,KHACHAR JETHASUR VAJSU,KHACHAR KATHAD VAJSUR,BALABHAI KATHADBHAI,BENUBEN WD/O HAMIRBHAI KHACHAR,KHACHAR JILU JETHSUR,SURESHBHAI S/O. HAMIRBHAI KHACHAR,BABUBHAI KATHADBHAI,KHACHAR BHUPAT JETHSUR,VALKUBHAI KATHADBHAI,KHACHAR MERAM HETHSUR,DEYBHAI S/O HAMIRBHAI KHACHAR,KAILASHBEN D/O HAMIRBHAI KHACHAR,SHANTUBHAI KATHADBHAI,PRABHATBHAI KATHADBHAI,UMEDBHAI S/O HAMIRBHAI KHACHAR,KAMLABEN KATHADBHAI,KISHORBHAI S/O. HAMIRBHAI KHACHAR,KANUBHAI KATHADBHAI,SHIVKUMAR KATHADBHAI,PRASANBEN KATHADBHAI,PONABHAI KATHADBHAI,BHAGABHAI KATHADBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR VIMAL M PATEL

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31009	FA/2491/2010	07/05/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHACHAR VAJSUR DESA,KHACHAR GIGA DESA,KHACHAR RAVAT DESA,KHACHAR MANSUR BHOJ,KHACHAR RAM VAJSUR,KHACHAR JETHASUR VAJSU,KHACHAR KATHAD VAJSUR,BALABHAI KATHADBHAI,BENUBEN WD/O HAMIRBHAI KHACHAR,KHACHAR JILU JETHSUR,SURESHBHAI S/O HAMIRBHAI KHACHAR,BABUBHAI KATHADBHAI,KHACHAR BHUPAT JETHSUR,VALKUBHAI KATHADBHAI,KHACHAR MERAM HETHSUR,DEYBHAI S/O HAMIRBHAI KHACHAR,KAILASHBEN D/O HAMIRBHAI KHACHAR,SHANTUBHAI KATHADBHAI,PRABHATBHAI KATHADBHAI,UMEDBHAI S/O HAMIRBHAI KHACHAR,KAMLABEN KATHADBHAI,KISHORBHAI S/O HAMIRBHAI KHACHAR.,KANUBHAI KATHADBHAI,SHIVKUMAR KATHADBHAI,PRASANBEN KATHADBHAI,PONABHAI KATHADBHAI,BHAGABHAI KATHADBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
31010	FA/2492/2010	07/05/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHACHAR VAJSUR DESA,KHACHAR GIGA DESA,KHACHAR RAVAT DESA,KHACHAR MANSUR BHOJ,KHACHAR RAM VAJSUR,KHACHAR JETHASUR VAJSU,KHACHAR KATHAD VAJSUR,KHACHAR RAMBHAI RAVAT,KHACHAR HIRKUBA LAKHUBHA,KHACHAR NANKUBA LAKHUBHA,KHACHAR BONIBA LAKHUBHA,KHACHAR VIKAMBHAI ODHABHAI,KHACHAR VASTABHAI DADABHAI,KHACHAR VALKU DANABHAI,KHACHAR KUNVARBAI HARSUR,BALABHAI KATHADBHAI,BENUBEN WD/O HAMIRBHAI KHACHAR,KHACHAR JILU JETHSUR,SURESHBHAI S/O. HAMIRBHAI KHACHAR,BABUBHAI KATHADBHAI,KHACHAR BHUPAT JETHSUR,DEYBHAI S/O. HAMIRBHAI KHACHAR,VALKUBHAI KATHADBHAI,KHACHAR MERAM HETHSUR,KAILASHBEN S/O. HAMIRBHAI KHACHAR,SHANTUBHAI KATHADBHAI,PRABHATBHAI KATHADBHAI,UMEDBHAI S/O.HAMIRBHAI KHACHAR,KAMLABEN KATHADBHAI,KISHORBHAI S/O. HAMIRBHAI KHACHAR,KANUBHAI KATHADBHAI,SHIVKUMAR KATHADBHAI,PRASANBEN KATHADBHAI,PONABHAI KATHADBHAI,BHAGABHAI KATHADBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
31011	FA/2494/2010	18/11/2010	NARANBHAI UMABHAI MALI,SITABEN NARANBHAI MALI	MR. S. M. GOHIL	BHIKABHAI RATNAABHAI PATEL,ORIENTAL INSURANCE CO LTD	
31012	FA/2495/2010	19/04/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHBHAI RADIYABHAI THAKRE,SAVITABEN SURESHBHAI THAKRE,ISHWARBHAI LAHANUBHAI MAHLA,MADHUBHAI TUKARAM MAHALE,REKHAB EN WD/O MADHUBHAI TUKARAM MAHALE,CHANDRASHEKHAR MADHUBHAI MAHALE,RAHUL MADHUBHAI MAHALE,RAJA MADHUBHAI MAHALE	,NOTICE SERVED,MR ZUBIN F BHARDA,MR KP CHAMPANERI
31013	FA/2498/2010	02/05/2012	ASHNOOR TEXTILE MILLS LTD,	MR HASIT DAVE	M/S TSUDAKOMA CORP,DHARMSHIL AGENCIES	MR JIGAR M PATEL
31014	FA/2506/2010	01/09/2010	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	KETANKUMAR MOHANSINH PRAJAPATI,CHANDESHBHAI KANUBHAI MISTRI,MOHANBHAI AMBALAL PRAJAPATI,ORIENTAL INSURANCE CO LTD,RANJANBEN WD/O KALYANSINH SOMSINH SOLANKI,KRUNAL KALYANSINH SOLANKI,MANISHA KALYANSINH SOMSINH,SOMSINH SHIVSINH SOLANKI (DECEASED)	
31015	FA/2508/2010	29/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RANGLIABHAI PUNIABHAI VASAVA,HANIBEN RANGLIABHAI VASAVA,DINESHBHAI BACHUBHAI VASAVA,PRAVINBHAI RANCHHODBHAI PATEL	RULE SERVED,MR DN PANDYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31016	FA/2510/2010	23/03/2016	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	RAKESHBHAI MOHANBHAI PATEL,PRAKASHBHAI KHALPABHAI PATEL,VINESHKUMAR SHANKARBHAI PATEL	MR ADIL R MIRZA,MR.HIREN M MODI
31017	FA/2513/2010	29/02/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	HEIRS OF DECEASED KHODABHAI UKABHAI, DAHIBEN UKABHAI,SHIVABHAI UKABHAI,KISANBHAI RANCHHODBHAI CHAVDA,MANJULABEN KARSHANBHAI	RULE SERVED,MR AB GATESHANIYA,MR TUSHAR L SHETH
31018	FA/2518/2010	26/07/2012	MANEKLAL SAKERCHAND SHAH,MRS.KANCHANBEN KUMARBHAI MEHTA,MRS.MADHUBEN RAMESHBHAI SHAH,MRS.URMILABEN PIYUSHBHAI DOSHI,MS.NAGINKUMAR MANEKLAL SHAH,MRS.RANJANBEN KISHORBHAI MEHTA,MS.PRAVINABEN MANEKLAL SHAH,MRS.BHARTIBEN JITUBHAI SANGHAVI,MR.MANOJKUMAR MANEKLAL SHAH,MRS.SANGEETA MANISHBHAI SHAH	MR CH VORA	TULSIDAS PRAGJI THACKER,	RULE SERVED
31019	FA/2521/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL BECHAARDAS,	MR KM SHETH
31020	FA/2522/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE THAKHAJI PUNJAJI THRO'HEIR-THAKORE SHIVAJI TAKHAJI,	MR KM SHETH
31021	FA/2523/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI AMBALAL,	MR KM SHETH
31022	FA/2524/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALVADI RASIKBHAI HARGOVANBHAI,	MR KM SHETH
31023	FA/2525/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAIYED SHARIFABIBI JIVAMIYA,	MR KM SHETH
31024	FA/2526/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PURIBEN BECHARBHAI,	MR KM SHETH
31025	FA/2527/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI AMTHABHAI THRO'HEIR,	MR KM SHETH
31026	FA/2528/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED RABARI LILUBEN AMRUTBHAI THRO HER LEGAL HEIRS,KARAMSHIBHAI AMRUTBHAI RABARI,DHARMSHIBHAI AMRUTBHAI RABARI,SITABEN AMRUTBHAI RABARI	,UNSERVED EXPIRED (R)
31027	FA/2529/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA PRAHLADBHAI PARMARBHAI,	MR KM SHETH
31028	FA/2530/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAKASHKUMAR AMBALAL,	MR KM SHETH
31029	FA/2531/2010	03/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVANBHAI BECHARDAS,	MR KM SHETH
31030	FA/2533/2010	20/10/2010	PRAVINBHAI PARSHOTTAMBHAI PATEL,	MR.HIREN M MODI	ASHWINBHAI MAGANBHAI PATEL,M/S SANGITA TRANSPORT,ORIENTAL INSURANCE CO LTD	
31031	FA/2534/2010	13/06/2015	KIRANBEN RAJESHKUMAR PATEL,MINOR JIGAR RAJESHKUMAR PATEL, THROUGH KIRANBEN RAJESHKUMAR,MINOR KISHAN RAJESHKUMAR PATEL, THROUGH KIRANBEN RAJESHKUMAR,JASHBHAI RANCHHODBHAI PATEL,PUSHPABEN JASHBHAI PATEL	MR.HIREN M MODI	MOHABBATSINH JILJI VAGHELA,NEW INDIA ASSURANCE CO LTD,TUSHARKUMAR JAYANTIBHAI PATEL,ORIENTRAL INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
31032	FA/2536/2010	27/02/2012	LALBABU DHARAMNATH RAI,LAXMIDEVI LALBABU RAI	MR.HIREN M MODI	ASLAMBHAI OSMANBHAI QURESHI,MADHUSUDAN JUGATRAM RAVAL,NEW INDIA ASSURANCE CO. LTD,BIJALBHAI RAMABHAI RABARI,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA,MR PALAK H THAKKAR
31033	FA/2537/2010	30/11/2010	ZALA DANSINH BADARSINH,	MR R.K.MANSURI	ZALA VIKRAMSINH JAGATSINH,ZALA DILUSINH KALYANSINH,NATIONAL INSURANCE COMPANY LTD	
31034	FA/2539/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL HARIBHAI,	MR AV PRAJAPATI
31035	FA/2540/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGAVANBHAI JIVRAMBHAI,	RULE SERVED

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31036	FA/2541/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHANDABEN LAXMANJI,	RULE SERVED
31037	FA/2542/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHANCHALJI THAKHAJI,	UNSERVED EXPIRED (R)
31038	FA/2543/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DEVAJI MAVAJI THROUGH ADMINISTRATOR,	RULE SERVED
31039	FA/2544/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT LILABEN KHUMAJI ETC THROUGH ADMINISTRATOR,	RULE SERVED
31040	FA/2545/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL AMICHAND,	RULE SERVED
31041	FA/2546/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARSINHBHAI VELABHAI,	RULE SERVED
31042	FA/2547/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOPALBHAI PRABHABHAI,	RULE SERVED
31043	FA/2548/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI JETHABHAI,	UNSERVED EXPIRED (R)
31044	FA/2549/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI CHATURBHAI,	RULE SERVED
31045	FA/2550/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMBHAI SENDHIDAS THROUGH HEIR PATEL HARIBHAI RAMABHAI,	RULE SERVED
31046	FA/2551/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI KACHARABHAI THROUGH HEIR,PATEL SURESHBHAI KANTIBHAI	,RULE SERVED
31047	FA/2552/2010	22/06/2011	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI SOMABHAI,PATEL KARSHANBHAI SOMABHAI,PATEL RAMESHBHAI SOMABHAI,PATEL BECHARBHAI SOMABHAI	RULE SERVED
31048	FA/2554/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL PUNJABHAI,	(MR A J PATEL)
31049	FA/2555/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PAVANBHAI GOVINDBHAI,	(MR A J PATEL)
31050	FA/2556/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI AMBALAL,	(MR A J PATEL)
31051	FA/2557/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI BHAGAWANBHAI,	(MR A J PATEL)
31052	FA/2558/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHAMANBHAI KUBERDAS,	(MR A J PATEL)
31053	FA/2559/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MAVJIBHAI LALJIBHAI,	(MR A J PATEL)
31054	FA/2560/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI DHANJIBHAI,	(MR A J PATEL)
31055	FA/2563/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	ADAM ASMAL GHORI,DEPUTY COLLECTOR	
31056	FA/2564/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	AHMED ABRAHIM AMIN,DEPUTY COLLECTOR	
31057	FA/2565/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	UKHAD GALAB,DEPUTY COLLECTOR	
31058	FA/2566/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	USAF SULAIMAN GHORI,DEPUTY COLLECTOR	
31059	FA/2567/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	ISMAIL MOHMED GHORI,DEPUTY COLLECTOR	
31060	FA/2568/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	GIRDHAR DEVA,DEPUTY COLLECTOR	
31061	FA/2569/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	BAI KOLI WD/O CHUNIYA RAMA,DEPUTY COLLECTOR	
31062	FA/2570/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	BAI AYESHA D/O ISHAPJI AMIN,DEPUTY COLLECTOR	
31063	FA/2571/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	ADAM MUSEJI GHORI,DEPUTY COLLECTOR	
31064	FA/2572/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	BAI DIWALI D/O TRIKAM NANJI,DEPUTY COLLECTOR	
31065	FA/2573/2010	16/11/2010	BHARUCH DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	GANPAT ISHWARBHAI,JAYRAM ISHWARBHAI,DEPUTY COLLECTOR	

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31066	FA/2574/2010	09/12/2010	ICICI LOMBARD GENERAL INSURANCE CO LTD RAJKOT,	MR VIBHUTI NANAVATI	RANABHAI RAVJIBHAI DHANDHAR,ARVINDBHAI THAKARSHIBHAI VARNVA,VASUDEV RAMJIBHAI DALWADI (SINCE DECEASED),RATANBEN RAMJIBHAI DALVADI,VELSHIBHAI RAMJIBHAI DALVADI	,NOTICE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)
31067	FA/2575/2010	01/03/2012	REHANKHAN ADILKHAN PATHAN,ADILKHAN MUSTUFAKHAN PATHAN	(MR PARESH M DARJI)	HUSAINBAX NOORBHAI MOMIN SUTHAR,UNITED INDIA INSURANCE COMPANY LTD,HIMMATBHAI DESAIBHAI GOHIL,YASINMIYA YAKUBMIYA SHAIKH (ROZUAWALA)	RULE SERVED,(MR MAULIK J SHELAT),MR SHAILESH C SHARMA
31068	FA/2576/2010	01/03/2012	RUSHNABIBI ADILKHAN PATHAN,ADILKHAN MUSTUFAKHAN PATHAN	(MR PARESH M DARJI)	HUSAINBAX NOORBHAI MOMIN SUTHAR,UNITED INDIA INSURANCE COMPANY LTD,HIMMATBHAI DESAIBHAI GOHIL,YASINMIYA YAKUBMIYA SHAIKH (ROZUAWALA)	RULE SERVED,(MR MAULIK J SHELAT),MR SHAILESH C SHARMA
31069	FA/2577/2010	19/04/2012	JAYANTIBHAI KESUBHAI SOLANKI (SINCE DECEASED),MADHUBEN JAYANTIBHAI SOLANKI,KAJAL JAYANTIBHAI SOLANKI(MINOR) THROUGH MADHUBEN J SOLANKI,SUNIL JAYANTIBHAI SOLANKI(MINOR) THROUGH MADHUBEN J SOLANKI,KOMAL JAYANTIBHAI SOLANKI (MINOR) THROUGH MADHUBEN J SOLANKI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MORVADIYA BHUPATBHAI SHAMLABHAI,BHARWAD RAJUBHAI K ALGOTAR,ORIENTAL INSURACE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
31070	FA/2578/2010	10/06/2016	VINODBHAI JIVABHAI VAGHORA,	MR VH KANARA	HASAMALI MUSHTAKEEMALI KHURESHI,CHIRAG SHAH,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,MR ANAL S SHAH
31071	FA/2579/2010	03/03/2011	CHUNIBHAI K SHAH GROUP COMPRISING OF THE FOLLOWING PE,CHUNILAL KAPOORCHANDJI SHAH,REKHABEN CHUNILAL SHAH,MITTAL CHUNILAL SHAH,VARUN CHUNILAL SHAH,PARITOSH CHUNILAL SHAH,RAJESH ROOPCHANDJI SHAH,RAJESH KANTILALJI KOTHARI	M/S TRIVEDI & GUPTA	VALLABHBHAIK K SHAH GROUP COMPRISING OF THE FOLLOWING PE,YUVRAJ INDUSTRIES LTD THROUGH CHAIRMAN & MANAGING DI,VALLABHJIBHAI KHETSI SHAH,MANOJ VALLBHJIBHAI SHAH,DEMIBAI KHETSI- AN HUF THROUGH VALLABHJIBHAI SHAH,KULIN PRADIP SHAH (MINOR) THROUGH PRADEEP K SHAH,PUNITA NARENDRA SHAH (SHAH) THROUGH NARENDRA K SHAH,ASHWIN SUNDARJI SHAH,BANK OF INDIA,M/S YASHVEE CONSTRUCTION PVT LTD,M/S AASMAN TRADING PVT LTD	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR KM PARIKH,MR PR THAKKAR,KEDAR B BINIWALE,MR MIHIR H PATHAK
31072	FA/2582/2010	12/12/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	SURAKIYA VECHAN VASAVA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR KM SHETH
31073	FA/2583/2010	12/12/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	KANJI SOMA HEIR OF SONA DHANJI,MANSANG NAROTTAM HEIR OF NAROTTAM DHANJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
31074	FA/2584/2010	12/12/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	CHANDU RADVA VASAVA,GORDHAN RADVA VASAVA,PUNIBEN RADVA VASAVA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR KM SHETH
31075	FA/2585/2010	12/12/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION,	MR.VARUN K.PATEL	BIJIYA BODIYA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
31076	FA/2592/2010	27/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SITABEN PRABHATSINH CHAUHAN,AMARSINH DAMABHAI CHAUHAN,NANDABEN AMARSINH CHAUHAN,LAKSHMANSINH BHARATSINH CHAUHAN	NOTICE SERVED,(MR PARESH M DARJI)
31077	FA/2594/2010	08/07/2015	CHAUDHARY NARANBHAI FULJIBHAI,CHAUDHARY SAROJBEN NARANBHAI,CHAUDHARY RAHUL NARANBHAI	MR SATYAM Y CHHAYA	IQBAL KADIRBHAI FAKIR,KIRITKUMAR NIKAMCHAND RAVAL,UNITED INDIA INSURANCE CO	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR C B UPADHYAYA
31078	FA/2595/2010	26/07/2011	GITADEVI RAJENDRASINH RAMSHANKARSINH RAJPUT,	(MR JV MEHTA),MS KRISHNA B MEHTA	RAJENDRASINH RAMSHANKARSINH NOTICE TO BE SERVED UPON,	RULE UNSERVED

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31079	FA/2596/2010	23/03/2016	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	PATEL RASIKBHAI BHAILALBHAI,MAHESHBHAI PREMJIBHAI CHAUHAN,JAYESHKUMAR JAGJIVANBHAI PATEL(PAREJYA),BHAILALBHAI PRANJIBHAI PATEL	RULE SERVED,MR AMIT N CHAUDHARY
31080	FA/2604/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	TAKOR BHAGAWATSANG BALSANG SINCE DIED HIS LEGAL HEIRS,GAJARABA BHAGAWATSANG ZALA WIFE,RAJUBHA BHAGAWATSANG ZALA SON,DHANUBHA BHAGAWATSANG ZALA DAUGHTER,HANSABA BHAGAWATSANG ZALA DAUGHTER,MANUBHA BHAGAWATSANG ZALA SINCE DIED HIS LEGAL HEIRS,SHIVUBHA BHAGAWATSANG ZALA SON,BABABA BHAGAWATSANG ZALA DAUGHTER,SAJANBA MANUBHA ZALA WIFE,JAYENDRASINH MANUBHA ZALA SON	,RULE NOT RECD BACK,MR. YOGENDRA THAKORE
31081	FA/2605/2010	07/02/2011	MAMTA D/O KANAIYALAL BRAHMBHATT & W/O AMAR DINESHCHANDRA RAV,	MR MAYUR RAJGURU	AMAR DINESHCHANDRA RAV,	MR MP SHAH,MS. KRUTI M SHAH
31082	FA/2607/2010	02/05/2011	JAYANTILAL CHATURBHAI PARMAR,	(MR MB GANDHI),MR NEHUL L DAVE,MR CHINMAY M GANDHI	URMILABEN JAYANTILAL PARMAR,AMIT JAYANTILAL PARMAR,RONAK JAYANTILAL PARMAR	NOTICE SERVED,(MR HEMANG R RAWAL),HCLS COMMITTEE
31083	FA/2608/2010	27/06/2019	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	SHARIF H SHAIKH,	MR IRSHADAHMAD B MEV
31084	FA/2609/2010	12/10/2010	CHANDANSINH DEVISING SHEKHAVAT,BADRISINGHJI POONAMSINGJI,UMABEN BADRISINGHJI	MR YOGEN N PANDYA	INDIRABEN W/O CHANDANSING SHEKHAVAT,MILANSING CHANDSING SHEKHAVAT	
31085	FA/2612/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	AHMED GULAM MALEK,GULAM MOHMAD GULAM MALEK,OFFICER ON SPECIAL DUTY LAND ACQUISITION	RULE SERVED,MR MM SAIYED
31086	FA/2613/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	GULAM MOHMAD MEHMOOD LULAT,IBRAHIM MEHMOOD LULAT,SULEMAN MEHMMOD LULAT,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31087	FA/2614/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	LEGAL HEIRS OF AHMED ISMAIL MATADAR,YUSUF AHMED MATADAR,FATMA AHMED MATADAR,AMINA D/O. AHMED MATADAR,ZUBEDA KAMRUDDIN SHEIKH D/O. AHMED MATADAR,MARIYAM ASHRAF PATEL D/O. AHMED MATADAR(THROUGH-1/1,ZULEKHA AHMED PANDOT D/O. AHMED MATADAR(THROUGH-1/1,BILKISH @ FARZANA SAJID RAVAT D/O. AHMED MATADAR,MUNIRA IMTIYAZ PANDOR D/O. AHMED MATADAR(THROUGH-1/1,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,RULE SERVED,MR PRATIK B BAROT
31088	FA/2616/2010	07/03/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MAHESHBHAI PRATAPBHAI GOHIL (SINCE DECEASED),PRATAPBHAI BABUBHAI GOHIL,ICHCHHABEN PRATAPBHAI GOHIL,THAKORBHAI JHAVERBHAI THAKORE	,RULE NOT RECD BACK,RULE UNSERVED,MR BHARAT JANI
31089	FA/2617/2010	30/03/2017	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	DALSING NEVALA BHURIYA (BHIL),MAYURIBEN DALSING BHURIYA (BHIL),NAZIRHUSSAIN MOHAMMEDMIYA MALEK,NILA CONSTRUCTION COMPANY PARTNER Y.A. ZALA	,RULE SERVED,MR MTM HAKIM
31090	FA/2619/2010	06/12/2013	BHAGWANJIBHAI RUDABHAI KANJIA,JAYABEN BHAGWANJIBHAI KANJIA WIDOW OF DECEASED,RAJENDRABHAI BHAGWANJIBHAI KANJIA	MR ASIT B JOSHI	BHIKHU BHOJA ODEDARA,RANCHHODBHAI K HIRABHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR KK NAIR
31091	FA/2620/2010	16/11/2010	SHAMJIBHAI POPATBHAI RAVRANI,NANDUBEN POPATBHAI RAVRANI,JYOTSHNABEN SHMAJIBHAI RAVRANI,MINOR NAYNABEN SHAMJIBHAI RAVRANI,MINOR BHAGNESHBHAI SHAMJIBHAI RAVRANI	MR JM BAROT	COMMANDANT, STATE RESERVED POLICE FORCE GROUP - 10,NEW INDIA INSURANCE COMPANY LTD	
31092	FA/2621/2010	27/02/2012	LEGAL HEIR OF DECEASED DHAVALKUMAR RAMANLAL NAYAK, VINABEN,	MR MTM HAKIM	NAYAK RAMANLAL KESHAVLAL,IFFCO TOKIO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31093	FA/2622/2010	16/11/2010	SUB DIVISION OFFICER, TELEGRAPH OFFICE, (BSNL), MODASA,,	(MR PRAFUL J BHATT)	JASHIBEN WD/O AMRATBHAI RANABHAI KHANT,RAKESHBHAI AMRUTBHAI KHANT (SON),ARVINDBHAI AMRUTBHAI KHANT (SON),MINOR NAYNA AMRUTBHAI KHANT (DAUGHTER),SONIBEN RANABHAI KHANT (MOTHER),SECRETARY, MINISTRY OF TELECOMMUNICATION	
31094	FA/2623/2010	10/03/2016	CHAMPABEN MAGANBHAI PATEL,RITABEN MAGANBHAI PATEL,MEHULBHAI MAGANBHAI PATEL	MR.HIREN M MODI	HARSHADKUMAR BHAVANBHAI PATEL,RAMESHBHAI MANGALBHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
31095	FA/2625/2010	30/01/2014	SAIDABEN WD\O ABHESING(USMANBHAI)HIMATSING RAJ,MUMTAZ WD\O ABHESING (USMANBHAI)HIMATSING RAJ,NILOFARBANU ABHESING RAJ MINORTHRO'SAIDABEN WD\O ABHESING,SALMABANU ABHESING RAJ MINOR THRO'SAIDABEN WD\O ABHESING,NAZNINBANU ABHESING RAJ MINOR THRO'SAIDABEN WD\O ABHESING,SHIRINBANU ABHESING RAJ MINOR THRO'SAIDABEN WD\O ABHESING,RESHMABANU ABHESING RAJ MINOR THRO'SAIDABEN WD\O ABHESING,SAMIRBANU ABHESING RAJ MINOR THRO'SAIDABEN WD\O ABHESING,MUSTKIM ABHESING RAJ MINOR THRO'MUMTAZ WD\O ABHESING,MOIN ABHESING RAJ MINOR THRO'MUMTAZ WD\O ABHESING,ANUPBA HIMATSING RAJ,DARIYABA JESANGBHAI RAJ	MR MTM HAKIM	NILESHKUMAR NAGINBHAI PATEL,BHADRESH JAYANTILAL DOSHI,NATIONAL INSURANCE COMPANY	MR SUNIL B PARIKH,(MR NA SHAIKH)
31096	FA/2626/2010	22/02/2012	UNITED INDIA INSURANCE COMPANY LIMITED, JUNAGADH,	MR VIBHUTI NANAVATI	DILIPBHAI BHURABHAI PARMAR,KARIM BILAL MURIMA,JENAMBEN KARIMBHAI MURIMA,MINOR RUKSANA KARIMBHAI MURIMA, THROUGH JENAMBEN KARIMBHAI,MINOR SADAMHUSEIN KARIMBHAI MURIMA, THROUGH JENAMBEN KARIM	,MR AMAR D MITHANI, (MR PARESH M DARJI),MR RUTURAJ NANAVATI
31097	FA/2627/2010	30/04/2012	ICICI LOMBARD GENERAL INSURANCE CO. LIMITED,	MR VIBHUTI NANAVATI	GOPAJI CHHAGAJI RATHOD,ORIENTAL INSURANCE CO LTD,DEVABHAI RANCHHODBHAI PARMAR,VIKRAMBHAI RANGITBHAI PARMAR	RULE SERVED,MR MURALI N DEVNANI,MR RITURAJ M MEENA
31098	FA/2628/2010	30/04/2012	ICICI LOMBARD GENERAL INSURANCE CO. LIMITED,	MR VIBHUTI NANAVATI	GOPAJI CHHAGAJI RATHOD,ORIENTAL INSURANCE CO LTD,DEVABHAI RANCHHODBHAI PARMAR,DILIPBHAI ARJANBHAI PARMAR	RULE SERVED,MR MURALI N DEVNANI,MR RITURAJ M MEENA
31099	FA/2629/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MOHMAD ISMAIL MATADAR,OFFICER ON SPECIAL DUTY	RULE SERVED,MR MM SAIYED
31100	FA/2630/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MAKBUL HUSAIN AHMED KAPADIA,OFFICER ON SPECIAL DUTY	RULE SERVED,MR MM SAIYED
31101	FA/2631/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMIAL AHMED KAPADIA THROUGH POWER OF ATTORNEY,OFFICER ON SPECIAL DUTY LAND ACQUISITION	RULE SERVED,MR MM SAIYED
31102	FA/2632/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	SULEMEN AHMAD KAPADIA,OFFICER OF SPECIAL DUTY	RULE SERVED
31103	FA/2633/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL IBRAHIM PANDOR,AHMAD ISMAIL LULAT,OFFICER OF SPECIAL DUTY	RULE SERVED
31104	FA/2634/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL IBRAHIM PANDOR,AHMED ISMAIL LULAT,OFFICER OF SPECIAL DUTY	RULE SERVED
31105	FA/2635/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	IBRAHIM SULEMANJI MATADAR,ISMAIL IBRAHIM MATADAR,ZUBAIDA IBRAHIM MATADAR,ZULEKHA IBRAHIM MATADAR,ZAHEDA IBRAHIM MATADAR,OFFICER OF SPECIAL DUTY	RULE SERVED,MR MM SAIYED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31106	FA/2636/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	AHMAD ISMAIL MATADAR,YUSUF AHMED MATADAR,FATMA AHMED MATADAR,AMINA D/O. AHMED MATADAR,ZUBEDA KAMRUDDIN SHEIKH D/O. AHMED MATADAR,MARIYAM ASHRAF PATEL D/O.AHMED MATADAR(TH-1/1),ZULEKHA AHMED PANDOR D/O. AHMED MATADAR(TH-1/1),BILKISH @ FARZANA SAJID RAVAT D/O. AHMED MATADAR,MUNIRA IMTIYAZ PANDOR D/O. AHMED MATADAR (TH-1/1),OFFICER OF SPECIAL DUTY	,RULE SERVED,MR PRATIK B BAROT
31107	FA/2639/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI MANGALBHAI SINCE DIED HIS LEGAL HEIRS,SHANTABEN WD/O OF MOHANBHAI,ASHOKBHAI MOHANBHAI SON,DILIPBHAI MOHANBHAI SON,KISHOREBHAI MOHSNBHAI SON,URMILABEN MOHANBHAI DAUGHTER	,MR MM SAIYED
31108	FA/2640/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARABEN WD/O THAKORLAL SINCE DIED HIS LEGAL HEIRS,KALAVATIBEN,DAUGHTER DECEASED,VIMLCHANDRA, SON,NIMISHABEN DAUGHTER,SHILABEN DAUGHTER	
31109	FA/2643/2010	17/09/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN GORDHANBHAI THROUGH HEIRS,SANJAYBHAI NATUBHAI,MANUBHAI NATUBHAI,UKKADBHAI NATUBHAI,MANGIBEN D/O GORDHANBHAI HIRABHAI SINCE DIED HIS LEGAL HEIRS,ZAVERBHAI RATHOD,DALSUKHBHAI ZAVERBHAI RATHOD,BHIMIBEN ZAVERBHAI RATHOD	
31110	FA/2644/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI DAHYABHAI SINCE DIED HIS LEGAL HEIRS,GANGABEN ISHWARBHAI DAHYABHAI WIFE DECD.,RANJANBEN ISHWARBHAI DAHYABHAIDAUGHTER,BALDEVBHAI ISHWARBHAI DAHYABHAI SON	,RULE SERVED
31111	FA/2645/2010	23/11/2010	AMBALAL KESHAVLAL PATEL DECD. THROUGH BHIKHIBEN AMBALA,URMILABEN AMBALAL PATEL,NIRAV AMBALAL PATEL(MINOR) THROUGH URMILABEN AMBALAL	MR AMIT N PATEL	AKHTARKHAN SULTANKHAN PATHAN,UNITED INDIA INSURANCE CO.LTD	
31112	FA/2646/2010	16/11/2010	ZUBEDABEN WD/O AHMEDBHAI REHMANBHAI BAYADIYA,ROSHANBEN AHMEDBHAI BAYADIYA,NASHIBABEN AHMEDBHAI BAYADIYA,ARIEFBHAI AHMEDBHAI BAYADIYA	MR MTM HAKIM	MOHANBHAI KHEMAJI YADAV,HAJI GULAMHUSSAIN YAKUBBHAI IPROLIYA,UNITED INDIA INSURANCE COMPANY LIMITED	
31113	FA/2648/2010	28/09/2010	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS AND LEGAL REPRESENTATIVE OF DECEASED DHANJIBHAI NANJI,AMARBEN DHANJIBHAI,PRAVINBHAI DHANJIBHAI,GHANSHYAMBHAI DHANJIBHAI,JANUBEN NANJIBHAI,BAKUL NARANJIBHAI,DEVENDRASINH BAKULBHAI	
31114	FA/2649/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NARSINGBHAI DIPSINGBHAI BARIA & OTHERS,	NOTICE SERVED
31115	FA/2650/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SAKLABHAI SURSINGHBHAI BARIA AND OTHERS,	
31116	FA/2651/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SHANABHAI KAGDABHAI BARIA AND OTHERS,	
31117	FA/2652/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHARUBHAI UDEDBHAI BARIA AND OTHERS,	
31118	FA/2653/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAISINGBHAI BHATLABHAI AND OTHERS,	
31119	FA/2654/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	FATESINGH KESARABHAI BARIA ANDOTHERS,	
31120	FA/2655/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KANAKBHAI LALBHAI BARIA,HIMATBHAI LALBHAI BARIA	
31121	FA/2656/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHHAGANBHAI DESINGBHAI BARIA AND OTHERS,	
31122	FA/2657/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JUVANSING MATHURBHAI BARIA,	

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31123	FA/2658/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHARATSING JIVABHAI BARIA,	
31124	FA/2659/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DHANSUKHBHAI BHARUBHAI BARIA,GOPSING BHARUBHAI BARIA	
31125	FA/2660/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHAMPABEN DALABHAI D/O PRATAP,	
31126	FA/2661/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHODUBHAI VIRSINGHBHAI BARIA AND OTHERS,	
31127	FA/2662/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHEMSING HARIYABHAI AND OTHERS,	
31128	FA/2663/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHHAGANBHAI SAYBABHAI BARIYA AND OTHERS,	
31129	FA/2664/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GHANABHAI BADIYABHAI BARIYA AND OTHERS,	
31130	FA/2665/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHATHUBHAI MANSUKHBHAI BARIYA,	
31131	FA/2666/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHUBHAI SABURBHAI BARIYA AND OTHERS,	
31132	FA/2667/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHIKHABHAI MANSINGBHAI BARIYA AND OTHERS,	
31133	FA/2668/2010	23/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MAGANBHAI SABURBHAI BARIYA,CHATURBHAI BHUDARBHAI BARIYA	
31134	FA/2671/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ISMAIL MUSA PATEL	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
31135	FA/2672/2010	16/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HAJI AIYUB HAJI AHMAD GODAR	
31136	FA/2673/2010	16/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ADAM YUSUF ISMAIL PATEL	
31137	FA/2674/2010	16/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GEETABEN KIRITLAL PATEL'S P.O.T HOLDER NIZAMUDDIN GULAM	
31138	FA/2680/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SABIR MUSTUFA SHEIKH	GOVERNMENT PLEADER,RULE SERVED,MR MM SAIYED
31139	FA/2682/2010	20/07/2018	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	KHETA ASHA RABARI,DEVALBAI KHETA RABARI,NAVALSINH JAVANSINH GEHLOT,PRUTHVISINH SHIVUBHAI RATHOD	RULE SERVED,RULE UNSERVED,MR KIRTIDEV R DAVE
31140	FA/2685/2010	30/08/2013	AMARSHIBHAI VASHRAMBHAI VIRADIYA,SAVITABEN AMARSHIBHAI,JAGDISHBHAI AMARSHIBHAI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	HARIOM DHANURAM,RAMU PYARELAL,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE UNSERVED,MS KARUNA V RAHEVAR,MR ANAL S SHAH
31141	FA/2688/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	JIGAR TRADERS,	MR GM JOSHI

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31142	FA/2689/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ROMESH & CO,	MR GM JOSHI
31143	FA/2690/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	UMANG CORPORATION,	MR GM JOSHI
31144	FA/2691/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	UMANG BROTHERS,	MR GM JOSHI
31145	FA/2692/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	UMANG BROTHERS,	MR GM JOSHI
31146	FA/2693/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KALYANBHAI & CO,	MR GM JOSHI
31147	FA/2694/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	YUSUFALI TAHERLAI,	MR GM JOSHI
31148	FA/2695/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	JAYENDRAKUMAR P. DALAL,	MR GM JOSHI
31149	FA/2696/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KALPESH TRADERS,	MR GM JOSHI
31150	FA/2697/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	RAJDEEP CORPORATION,	MR GM JOSHI
31151	FA/2698/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ALARAKHA H MANSURI,	MR GM JOSHI
31152	FA/2699/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	RASIKLAL B SHAH,	MR GM JOSHI
31153	FA/2700/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	GOPAL TRADING CO,	MR GM JOSHI
31154	FA/2701/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	THAKORE BROTHERS,	MR GM JOSHI
31155	FA/2702/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	PINAKIN B BHAGAT,	MR GM JOSHI
31156	FA/2703/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	PINAKIN B BHAGAT,	MR GM JOSHI
31157	FA/2704/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	BK BROTHERS,	MR GM JOSHI
31158	FA/2705/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	VINODCHANDRA AND CO,	MR GM JOSHI

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31159	FA/2706/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KANTILAL & CO.,	MR GM JOSHI
31160	FA/2707/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	VINODCHANDRA & BROTHERS,	MR GM JOSHI
31161	FA/2708/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	BANSILAL BAPALAL & CO.,	MR GM JOSHI
31162	FA/2709/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	UMIYA COTTON WEST CO.,	MR GM JOSHI
31163	FA/2710/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SHAH BROTHERS,	MR GM JOSHI
31164	FA/2711/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	S.R.BROTHERS,	MR GM JOSHI
31165	FA/2712/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	INDORE WEST CO.,	MR GM JOSHI
31166	FA/2713/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	MANILAL DAHYABHAI,	MR GM JOSHI
31167	FA/2714/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	R.R.TRADERS,	MR GM JOSHI
31168	FA/2715/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DHAVNI TRADERS,	MR GM JOSHI
31169	FA/2716/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	C.P.ENTERPRISE,	MR GM JOSHI
31170	FA/2717/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KEVAN TRADERS& CO,	MR GM JOSHI
31171	FA/2718/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KAMLESHKUMAR & CO.,	MR GM JOSHI
31172	FA/2719/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	JAYNTILAL C. SHAH,	MR GM JOSHI
31173	FA/2720/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SHRIJI TRADERS,	MR GM JOSHI
31174	FA/2721/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	BABULAL M. SHAH,	MR GM JOSHI
31175	FA/2722/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	BABULAL MANILAL SHAH,	MR GM JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31176	FA/2723/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	PANALAL NEMCHAND,	MR GM JOSHI
31177	FA/2724/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KUSHANDAS T.THAKKER,	MR GM JOSHI
31178	FA/2725/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	GOPAL G PAMANI,	MR GM JOSHI
31179	FA/2726/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SANJAY TRADERS,	MR GM JOSHI
31180	FA/2727/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	MADHAVLAL & CO.,	MR GM JOSHI
31181	FA/2728/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DAVE & CO,	MR GM JOSHI
31182	FA/2729/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DAVE & CO,	MR GM JOSHI
31183	FA/2730/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	VINODKUMAR CHUNILAL,	MR GM JOSHI
31184	FA/2731/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SANJAY CORPORATION,	
31185	FA/2732/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	VASANT KOTAK & BROTHERS,	MR GM JOSHI
31186	FA/2733/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KUMAR KOTAK WEST CO,	MR GM JOSHI
31187	FA/2734/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SITAL CORPORATION,	MR GM JOSHI
31188	FA/2735/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	JAYANTILAL LAXMICHAND & CO,	MR GM JOSHI
31189	FA/2736/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	PRASHANT GAUTTAM HH& CO,	MR GM JOSHI
31190	FA/2737/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NAIMESH TRADING CO,	MR GM JOSHI
31191	FA/2738/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	M CHANDRAKANT & CO,	MR GM JOSHI
31192	FA/2739/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	UNITEY PRODUCTS PVT LTD,	MR GM JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31193	FA/2740/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	CHAMANLAL SARABHAI & CO,	MR GM JOSHI
31194	FA/2741/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	M K SHAH & CO,	MR GM JOSHI
31195	FA/2742/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SUKETU TRADING & CO,	MR GM JOSHI
31196	FA/2743/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	JITERNDRA & CO,	MR GM JOSHI
31197	FA/2744/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	RASULBHAI HAJIPIRBHAI & SONS,	MR GM JOSHI
31198	FA/2745/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	PATEL BROTHERS,	MR GM JOSHI
31199	FA/2746/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	PRADEEPKUMAR & CO,	MR GM JOSHI
31200	FA/2747/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KRUNAL CORPORATION,	MR GM JOSHI
31201	FA/2748/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	K MANEKLAL & CO,	MR GM JOSHI
31202	FA/2749/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	GHANSHYAMDAS CHANDULAL,	MR GM JOSHI
31203	FA/2750/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	GHANSHYAMDAS CHANDULAL,	MR GM JOSHI
31204	FA/2751/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	C M SHAH,	MR GM JOSHI
31205	FA/2752/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	C M SHAH,	MR GM JOSHI
31206	FA/2753/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ARUN TRADERS,	
31207	FA/2754/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SHARAD TRADING CO,	MR GM JOSHI
31208	FA/2755/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	N NARANDAS & CO,	MR GM JOSHI
31209	FA/2756/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	NARSINGHDAS S PATEL,	MR GM JOSHI

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31210	FA/2757/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ASHOKKUMAR R SHAH,	MR GM JOSHI
31211	FA/2758/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	SHAH TRADING CO,	MR GM JOSHI
31212	FA/2759/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	CHAMANLAL SARABHAI & CO,	MR GM JOSHI
31213	FA/2760/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KALPVALLI TRADING CO,	MR GM JOSHI
31214	FA/2761/2010	30/09/2010	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	KALPVALLI TRADING CO,	MR GM JOSHI
31215	FA/2764/2010	22/10/2010	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	RAMPATI RAMTAHEL YADAV,RAMSAHAY RAMTAHEL YADAV,SUBIDH KISHORBHAI TURAKHIYA	,(MR PARESH M DARJI)
31216	FA/2770/2010	29/03/2012	HARMANBHAI CHANDUBHAI RAJ,TEJUBEN HARMANBHAI RAJ,DIPAKBHAI HARMANBHAI RAJ,ASHOKBHAI HARMANBHAI RAJ	(MR PARESH M DARJI)	NIMBARAM JODHARAM BISNOI,NEW INDIA INSURANCE COMPANY LTD.,CHLOCHEM LIMITED,RELIANCE GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR
31217	FA/2772/2010	01/12/2010	ICICI LOMBARD GENERAL,	MR VIBHUTI NANAVATI	HARGOVAN PARSOTTAMDAS PATEL,VALJIBHAI DEVABHAI RATHOD,BHANJIBHAI PUNJABHAI CHAVDA	NOTICE SERVED,(MR RM PARMAR),MR MEHUL S SHAH,(MR SURESHM SHAH)
31218	FA/2778/2010	01/12/2010	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HARGOVINDBHAI PARSOTAMBHAI PATEL,VALJIBHAI DEVABHAI RATHOD,BABUBHAI RAJABHAI CHAUHAN	NOTICE SERVED,MR JIGAR G GADHAVI
31219	FA/2780/2010	14/09/2019	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GULABBHAI VAJIRBHAI PATEL,GOVINDBHAI CHHOTUBHAI MAHAKAL	MR HR PRAJAPATI,(MR DIVYESH A JOSHI),MR NIRAV R MISHRA
31220	FA/2781/2010	09/12/2010	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MAHMADBHAI SALIMBHAI N,DHAMI RAHIMBHAI NANJIBHAI,HEMUBHAI BHIKHABHAI KALOTRA,RAMABEN HEMUBHAI KALOTRA	NOTICE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)
31221	FA/2782/2010	07/10/2010	ARJUNBHAI JIVABHAI ODEDRA,	NANAVATI ASSOCIATES	PANKAJBHAI CHIMANBHAI PATEL,SANJIV K PATEL,R K ARORA	
31222	FA/2783/2010	28/09/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KIRANKUMAR JAYANTIBHAI MODI THROUGH FALGUNIBEN KIRANKUMAR,LISABEN (MINOR) KIRANKUMAR MODI(BEING MINOR REPRE. THROUG,JAYANTILAL KODARLAL MODI,ANSUYABEN JAYANTILAL MODI,RAJUBHAI VARVABHAI RABARI,MANIBHAI DWARKADAS PATEL	
31223	FA/2787/2010	23/03/2016	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	JASHODABEN P BHAGORA W/O KANTILAL R RATHOD,KANTILAL RAICHAND RATHOD	RULE SERVED,MR.HIREN M MODI
31224	FA/2788/2010	23/11/2010	RELIANCE INDUSTRIES LIMITED,	MR RS SANJANWALA	NATIONAL BUILDERS,	MR BS PATEL,MR CHIRAG B PATEL

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31225	FA/2789/2010	23/11/2010	RELIANCE INDUSTRIES LIMITED,	MR RS SANJANWALA	NATIONAL BUILDERS,	MR BS PATEL,MR CHIRAG B PATEL
31226	FA/2790/2010	18/11/2010	PATEL NAROTTAMBHAI JOTARAM,	MR AMIT C NANAVATI	PATEL BABUBHAI VITTHALDAS,NEW INDIA ASSURANCE CO LTD	
31227	FA/2793/2010	27/06/2016	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	DHANJIBHAI SHIVABHAI PATEL (FATHER OF DECEASED),SHANTABEN WIFE OF DHANJIBHAI SHIVABHAI PATEL (MOTHER OF DEC,TARUSINH PREMSINGH,MOHANBHAI HARIBHAI PRAJAPATI	MR HARSHIT S TOLIA,MR SP MAJMUDAR,MR P P MAJMUDAR,MR KUNTAL A JOSHI
31228	FA/2795/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SHIVRAM DHANESHWAR VYAS,JEMABEN JETHABHAI SUTHAR,BHANJIBHAI JETHABHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE NOT RECD BACK,NOTICE SERVED,MR SHASHIKANT S GADE,MR Y J PATEL
31229	FA/2796/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	AMTHARAM JAGANNATH RAVAL,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE NOT RECD BACK,NOTICE SERVED,MR SHASHIKANT S GADE
31230	FA/2797/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SAVITABEN MANILAL RAVAL,JEMABEN JETHABHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,MR SHASHIKANT S GADE,MR Y J PATEL
31231	FA/2798/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MANIBEN WD/O ISHWARLAL LALLURAM VYAS,RAJESH ISHWARLAL VYAS,MINOR USHABEN ISHWARLAL VYAS,MINOR PANKAJBHAI ISHWARLAL VYAS,RUKSHMANIBEN @ RUKHIBEN LALLURAM VYAS,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO.	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE
31232	FA/2799/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHOGILAL BHIKHALAL RAVAL,JEMABEN JETHABHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,MR SHASHIKANT S GADE,MR Y J PATEL
31233	FA/2800/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PARVATIBEN SHANKERLAL RAVAL,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE
31234	FA/2801/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DAHIBEN MOTILAL RAVAL,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE
31235	FA/2802/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BIPINCHANDRA AMRUTLAL RAVAL,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE

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31236	FA/2803/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHIKHABHAI KHEMRAM RAVAL,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE
31237	FA/2804/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PRAHLADBHAI SHANKERLAL RAVAL,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE,MR.HIREN M MODI
31238	FA/2805/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	FULSHANKER DAHYALAL MEHTA,JETHABHAI ARJANBHAI SUTHAR,RAJAKBHAI AMIBHAI MOMIN,NEW INDIA ASSURANCE CO	NOTICE SERVED,NOTICE UNSERVED,MR SHASHIKANT S GADE
31239	FA/2811/2010	18/11/2010	P.G.V.C.L.,	MS MANISHA LAVKUMAR	MER NAGABHAI NATHABHAI,	
31240	FA/2812/2010	22/11/2010	NANJIBHAI CHATURBHAI LIKHIYA (SINCE DECEASED),KANCHANBEN NANJIBHAI LIKHIYA,VAJIBEN CHATURBHAI LIKHIYA,JULIBEN NANJIBHAI (MINOR) THROUGH KANCHANBEN N LIKHIYA	MR MRUGEN K PUROHIT	JITESH RAMJIBHAI CHAVDA,NATIONAL INSURANCE CO LTD	
31241	FA/2815/2010	01/08/2018	SHAILESHBHAI RAVJIBHAI PATEL,	MR MTM HAKIM	VILAS RAMBHAU PATIL,SECRETARY,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR VC THOMAS
31242	FA/2816/2010	06/07/2011	VELJIBHAI LAKHUBHAI AYAR,	MR LR PATHAN	GOPALBHAI LAKHUBHAI AYAR,RANIBEN WD/O VASANTBHAI LAKHUBHAI AYAR	NOTICE SERVED,MR ASHISH M DAGLI
31243	FA/2817/2010	05/10/2017	GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR PREMAL R JOSHI	MULTIPLEX TRADING & INDUSTRIAL COMPANY LIMITED,	SHARDUL AMARCHAND MANGALDAS AND CO
31244	FA/2818/2010	30/03/2017	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	DHIRUBHAI JANIYABHAI VASAVA,NAZIRHUSSAIN MOHAMMEDMIYA MALEK,NILA CONSTRUCTION COMPANY (OWNER OF DUMPER)	DELETED,RULE SERVED,MR MOHSIN M HAKIM
31245	FA/2819/2010	30/03/2017	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	CHANDUBHAI NAVABHAI VASAVA,NAZIRHUSSAIN MOHAMMEDMIYA MALEK,NILA CONSTRUCTION COMPANY (OWNER OF DUMPER)	DELETED,RULE SERVED,MR MOHSIN M HAKIM
31246	FA/2820/2010	30/03/2017	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	LILABEN GANPATBHAI VASAVA,SHILABEN GANPATBHAI VASAVA,NAZIRHUSSAIN MOHAMMEDMIYA MALEK,NILA CONSTRUCTION COMPANY (OWNER OF DUMPER)	DELETED,RULE NOT RECD BACK,RULE SERVED,MR MOHSIN M HAKIM
31247	FA/2825/2010	28/04/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	BALDEVBHAI PARSHOOTAMDAS PATELL.R.OF GOVIND BALDEVBHAI PATEL,SURESHBHAI ARVINDBHAI PATHAK,JAYMINABEN SURESHBHAI PATHAK	DELETED,RULE UNSERVED
31248	FA/2826/2010	07/03/2012	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	HAMIDABIBI WD/O YUSUF SHAFI SHAIKH,MINOR SHAHINBI YUSUF SHAIKH, THROUGH HAMIDABIBI,MINOR ASIF YUSUF SHAIKH, THROUHG HAMIDABIBI,MINOR NAZAIMABI YUSUF SHAIKH, THROUGH HAMIDABIBI,HUSEINKHAN DOLATKHAN PATHAN,NEW INDIA ASSURANCE CO LTD,SATISH SHARMA, C/O INDIA KARGO MOVERS	RULE SERVED,MR SANDIP C SHAH,MR PREMAL S RACHH,MR.HIREN M MODI
31249	FA/2830/2010	03/07/2019	DEVKISHAN BODARAM BHATIA SINCE DIED HIS LEGAL HEIRS,ASHOKBHAI DEVIKISHAN BHATIA,KAMALBHAI DEVIKISHAN BHATIA	MR KV SHELAT	RAVIKSIHANCHAND KHESAKANI,MOHANLAL HARPALDAS BHATIA	RULE SERVED,SIDDHARTH R KHESKANI

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31250	FA/2831/2010	03/07/2019	DEVKISHAN BODARAM BHATIA MOHANLAL HARPALDAS BHATIA,ASHOKBHAI DEVIKISHAN BHATIA,KAMALBHAI DEVIKISHAN BHATIA	MR KV SHELAT	RAVIKISHIN CHAND KHESAKANI,NARAYANDAS MIRCHUMAL BHATIA,MOHANLAL HARPALDAS BHATIA	RULE SERVED,RULE UNSERVED,SIDDHARTH R KHESKANI
31251	FA/2832/2010	24/02/2014	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SANTOSHBHAI RAMDAS MAGADE,KAMALESHBHAI VINAYAKBHAI GOSVAMI	MR MTM HAKIM
31252	FA/2833/2010	23/04/2015	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	NATUBHAI AMBALAL GOHIL,PRABHATSINH KESHRISINH MAHIDA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHAL C MEHTA
31253	FA/2834/2010	23/08/2019	NATIONAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMBABEN W/O MAGANBHAI MULJIBHAI PRAJAPATI,MAGANBHAI MULJIBHAI PRAJAPATI,NIRMABEN MAGANBHAI PRAJAPATI,JAYSHRIBEN MAGANBHAI PRAJAPATI,KAPILDEV SUKHRAJ UPADHYAY	DELETED,MR MTM HAKIM,MR ADIL R MIRZA
31254	FA/2836/2010	27/07/2015	PATEL JETHABHAI SHIVABHAI,PATEL VIRAMBHAI SHIVABHAI,PATEL NATHABHAI SHIVABHAI,PATEL VAGHABHAI SHIVABHAI	MR DM DEVNANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31255	FA/2837/2010	27/07/2015	PATEL KIRANBHAI PREMJIBHAI,	MR PRAVIN GONDALIYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31256	FA/2838/2010	27/07/2015	PATEL MANUBHAI SHIVABHAI,	MR PRAVIN GONDALIYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31257	FA/2839/2010	27/07/2015	PATEL PREMJIBHAI PANABHAI,PATEL HARESHBHAI PREMJIBHAI	MR PRAVIN GONDALIYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31258	FA/2840/2010	27/07/2015	KHANT MANIBHAI MOHANBHAI,KHANT VAGHABHAI MOHANBHAI,KHANT JASIBEN SHANKERBHAI,KHANT REVABHAI MOHANBHAI,KHANT KHANABHAI MOHANBHAI	MR PRAVIN GONDALIYA,MR DM DEVNANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31259	FA/2841/2010	27/07/2015	PATEL VIRAMBHAI LAKHABHAI,	MR PRAVIN GONDALIYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31260	FA/2842/2010	27/07/2015	PATEL BHIKHABHAI JETHABHAI,	MR PRAVIN GONDALIYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31261	FA/2843/2010	27/07/2015	PATEL MADHUBHAI JETHABHAI,	MR PRAVIN GONDALIYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31262	FA/2844/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MUSTAQ AHMED ABDUL REHMAN NAGADWALA	
31263	FA/2845/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ZAHEDABIBI NISAR AHMED KAPADIYA	
31264	FA/2846/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KHALIL AHMED GULAMMOHAMMAD KAPADIYA	
31265	FA/2847/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOIN ALTAF NISAR AHMED KAPADIYA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31266	FA/2848/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,TALAT AHMED GULAM MOHAMMED KAPADIYA	
31267	FA/2849/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMED ASIF GULAM AHEMAD KAPADIYA	
31268	FA/2850/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BHIKUBHAI KANTIBHAI KAPADIYA	
31269	FA/2851/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JAINABIBI MIYA IBRAHIM SHAIKH	
31270	FA/2852/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MIYA ISMAIL IBRAHIM SHAIKH	
31271	FA/2853/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,IRSHAD JHA MOHAMMAD YAQUB SUJANIWALA	
31272	FA/2854/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,AHMEDAKHAN RAHIMKHAN KAPADIYA	
31273	FA/2855/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KHUTAJABIBI AHMEDAKHAN KAPADIYA	
31274	FA/2856/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,FIROJKHAN AHMEDKHAN KAPADIYA	
31275	FA/2857/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MAHEBUBKHAN AHEMADKHAN KAPADIYA	
31276	FA/2858/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SUGRABIBI MAHEBUBKHAN KAPADIYA	
31277	FA/2859/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GHULAM MUSTUFABHAI MASALAWALA'S HEIRS & LEGAL HEIRS	
31278	FA/2860/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HAJI YAKUB GULAMUSTUFA MASALAWALA	
31279	FA/2861/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MAZIDKHAN BASIRKHAN PATHAN	
31280	FA/2862/2010	18/11/2010	VIDEOCON NARMADA ELECTRONICS CO. LTD.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,YASINKHAN NASIRKHAN PATHAN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31281	FA/2863/2010	30/01/2014	NEW INDIA ASSURANCE COMPANY LTD, REGD OFFICE AT NEW INDIA,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHANUBEN WD/O BHIKHABHAI NATHUBHAI RATHOD,MINOR KAJALBEN BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD,MINOR SAGARBHAI BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD,MINOR SONALBEN BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD,MINOR SHRAVANBHAI BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD,NATHUBHAI GOPALBHAI RATHOD,ZINIBEN NATHUBHAI RATHOD,DHANSINH MOTISINH DARBAR	RULE SERVED,MR.HIREN M MODI
31282	FA/2864/2010	26/10/2010	STATE OF GUJARAT,COMMENDENT	GOVERNMENT PLEADER	PRAVINSINH DHIRUBHA ZALA,AMBALAL MULSHANKAR DAVE,GUJARAT STATE ROAD TRANSPORT CORPN.,RAMSKHAD PATANKORE MT. STATION,NEW INDIA INSURANCE CO. LTD	
31283	FA/2865/2010	26/10/2010	STATE OF GUJARAT,COMMANDANT	GOVERNMENT PLEADER	PRAVINSINH D ZALA,YOGVIRSINH P ZALA,AMBALAL M DAVE,GUJARAT STATE ROAD TRANSPORT CORPN.,RAMSAKHAD PATANKOR M T SECTION,NEW INDIA ASSURANCE CO.LTD	
31284	FA/2866/2010	04/02/2011	BIPINCHANDA PURSHOTTAMDAS PATEL,	MR JV JAPEE	M/S PADMAVATI FINANCE,HARIOM CHEMICALS PVT LTD,JASHODABEN BABUBHAI PATEL,JAGDISHBHAI DHANJIBHAI PATEL,NIRANJANKUMAR MADHAVLAL PATEL,DAHYABHAI HATHIBHAI PATEL,VIJAYKUMAR RAMANLAL PATEL,RUTESHBHAI HIRALAL SHAH,SUMITRABEN RAMESHBHAI PATEL,POPATLAL TRIBHOVANDAS PATEL,JAYANTILAL DAHYALAL PATEL	NOTICE SERVED,DELETED,(MR GIRISH D BHATT),MR MA KHARADI
31285	FA/2867/2010	03/09/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR PALAK H THAKKAR	SUMITRADEVI WD/O NARMADESHWARBHAI DASHRATHBHAI OZA,PALLAVI NARMADESHWARBHAI OZA,SHASHANK NARMADESHWARBHAI OZA,DASHRATHBHAI BACHUBHAI OZA,RAMKHELAVAN @ RAMSING AADINATH PATEL,LATABEN THAKORBHAI PATEL DELETED,LAOSJAR SARVARAO SHAH DELETED,AFSARALI SARVARALI SHAH	DELETED,RULE SERVED,MR AMIT V THAKKAR,MR.HIREN M MODI
31286	FA/2869/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARIMKHAN SAIKHAN,	MR MD VAKIL
31287	FA/2870/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSENKHAN UMARKHAN,	MR MD VAKIL
31288	FA/2871/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARIMKHAN SAHIKHAN,	MR MD VAKIL
31289	FA/2872/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI CHHAGANBHAI,	MR MD VAKIL
31290	FA/2873/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRJIBHAI DEVJIBHAI,	MR MD VAKIL
31291	FA/2874/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRJIBHAI DEVJIBHAI,	MR MD VAKIL
31292	FA/2875/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI BECHARBHAI,	MR MD VAKIL
31293	FA/2876/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATLAL PRANBHAI PATEL,	MR MD VAKIL
31294	FA/2877/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI JADAVJIBHAI,	MR MD VAKIL
31295	FA/2878/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARIMKHAN SAHIKHAN,	MR MD VAKIL
31296	FA/2879/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIKLAL MADHAVJIBHAI,	MR MD VAKIL
31297	FA/2880/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAMBHAI VALJIBHAI PATEL,	MR MD VAKIL

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31298	FA/2881/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARIMKHAN SAHIKHAN,	MR MD VAKIL
31299	FA/2882/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINCHANDRA GANESHBHAI,	MR MD VAKIL
31300	FA/2883/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED AJAJI NATHAJI,ABDULKHAN AJAJI,HEIRS OF DECEASED ESABKHAN AJAJI,ESABKHAN AJAJI WD/O RATUBHAI ISABKHAN,RAJIYABEN ISABKHAN	,MR MD VAKIL
31301	FA/2884/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHKUMAR RUGANATHBHAI,	MR MD VAKIL
31302	FA/2885/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED BACHUBHAI VELJIBHAI,HIRABEN WD/O BACHUBHAI VELJIBHAI,KARSANBHAI BACHUBHAI,GHANSHYAMBHAI BACHUBHAI,BHARATBHAI BACHUBHAI,MADHUBEN BACHUBHAI,CHANDUBEN BACHUBHAI	,MR MD VAKIL
31303	FA/2886/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI PRANBHAI,	MR MD VAKIL
31304	FA/2887/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAHEBKHAN MAMADJI,	MR MD VAKIL
31305	FA/2888/2010	03/05/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI VALABHAI,	MR MD VAKIL
31306	FA/2889/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBHAI KHENGARBHAI GADHAVI,	
31307	FA/2890/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI SENDHABHAI PATEL,	
31308	FA/2891/2010	01/10/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMUBEN RAMABHAI PATEL,	
31309	FA/2894/2010	18/01/2012	ICICI LOMBAR GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI CHHAGANBHAI MAKWANA,NAUSHADBHAI HABIBBHAI PUNJANI	NOTICE NOT RECD BACK,MR NITIN M AMIN
31310	FA/2895/2010	18/01/2012	ICICI LOMBAR GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BABUBHAI CHHAGANBHAI MAKWANA,NAUSHADBHAI HABIBBHAI PUNJANI,ASMABEN NAUSHADBHAI PUNJANI	NOTICE NOT RECD BACK,MR NITIN M AMIN
31311	FA/2897/2010	14/10/2010	UNITED INDIA INSURANCE COMPANY LIMITED, JAMNAGAR,	MR VIBHUTI NANAVATI	ABDUL HAJI IBRAHIM BHAGAD,	(MR SURESHM SHAH)
31312	FA/2900/2010	01/03/2012	UNITED INDIA INSURANCE COMPANYLIMITED, RAJKOT,	MR VIBHUTI NANAVATI	VALABHAI MOTIBHAI RADHOA,RANCHHODBHAI MOTIBHAI RATHOD (DECD) THROUGH LEGAL HEIRS,MOTIBHAI SONDABHAI RATHOD,SAJUBEN MOTIBHAI RATHOD	,RULE SERVED,MR RAXIT J DHOLAKIA
31313	FA/2902/2010	22/12/2010	VINUBHAI PARSHOTTAMBHAI DOMADIA,	MR BC DAVE,MR P P KASVALA	VALJIBHAI HAMABHAI SONDARVA,LAVJIBHAI BHAVANBHAI UKANI	NOTICE SERVED BY DS,MR AMAR D MITHANI
31314	FA/2903/2010	26/06/2019	SAROJBEN WD/O VASANTBHAI SHANKARBHAI PATEL,DARSHNABEN VASANTBHAI PATEL,YAMINIBEN VASANTBHAI PATEL,VARSHABEN VASANTBHAI PATEL,MITHUNBHAI VASANTBHAI PATEL,RAMILABEN SHANKARBHAI PATEL	(MR PARESH M DARJI)	JAGDEVSINH KHAJURSINH THAKOR,GURUJITKAUR GURPINDERSING,NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED,MS LILU K BHAYA
31315	FA/2904/2010	14/12/2010	SADANAND ANANDRAO SHRIGONDEKAR,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	NAZIM AMIRUDDIN,BONANZA CONSTRUCTION & ESTATE BHAGYODAY HOUSE PVT LTD,NEW INDIA INSURANCE CO LTD	

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31316	FA/2905/2010	09/03/2011	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	RANJANBEN WD/O KALYANSINH SOMSINH SOLANKI,KRUNAL KALYANSINH SOLANKI,MANISHA KALYANSINH SOLANKI,SOMSINH SHIVSINH SOLANKI (EXPIRED),KETANKUMAR MOHANSINH PRAJAPATI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.,CHANDRESHBHAI KANUBHAI MISTRI,MOHANBHAI AMBALAL PRAJAPATI	,RULE NOT RECD BACK,RULE SERVED,MR PRADIP J PATEL,MR.KARANSINH SOLANKI
31317	FA/2914/2010	07/03/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	KAMLABEN THAKORBHAI PATEL,THAKORBHAI MANIBHAI PATEL,ASHWINBHAI THAKORBHAI PATEL,HEMANTBHAI TANAJI JADAV	MR ZUBIN F BHARDA,MR AMIT V THAKKAR
31318	FA/2915/2010	26/04/2012	TULSIDAS PRAGJI THAKKAR,	MR ASHISH M DAGLI	MANEKLAL SAKARCHAND SHAH DECD.THRO' HEIRS AND L/R,MRS. KANCHANBEN KUMARBHAI MEHTA,MADHUBEN RAMESHBHAI SHAH,URMILABEN PIYUSHBHAI DOSHI,NAGINKUMAR MANEKLAL SHAH,RANJANBEN KISHORBHAI MEHTA,PRAVINABEN MANEKLAL SHAH,BHARTIBEN JITUBHAI SANGHAVI,MANOJKUMAR MANEKLAL SHAH,SANGEETA MANISHBHAI SHAH	
31319	FA/2916/2010	26/04/2012	TULSIDAS PRAGJI THAKKAR,	MR ASHISH M DAGLI	MANEKLAL SAKARCHAND SHAH SINCEDECD. THRO' HIS HEIRS AND L/R,KANCHANBEN KUMARBHAI MEHTA,MADHUBEN RAMESHBHAI SHAH,URMILABEN PIYUSHBHAI DOSHI,NAGINKUMAR MANEKLAL SHAH,RANJANBEN KISHORBHAI MEHTA,PRAVINABEN MANEKLAL SHAH,BHARTIBEN JITUBHAI SANGHAVI,MANOJKUMAR MANEKLAL SHAH,SANGEETA MANISHBHAI SHAH	
31320	FA/2919/2010	18/11/2010	UNITED INDIA INSURANCE COMPANY LTD,	MS HINA DESAI	DINESHBHAI NAGJIBHAI PATEL,AKABARBHAI VALIBHAI SANGHARIYAT	
31321	FA/2920/2010	18/11/2010	[GAGJIBHAI GANDABHAI BHARWAD],LILABEN GAGJIBHAI BHARWAD	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	UNION OF INDIA,	
31322	FA/2921/2010	07/03/2012	ANOPSINH SHANKERBHAI CHAVDA (SINCE DECD.),SHANKERBHAI FATABHAI CHAVDA,SHANTABEN SHANKERBHAI CHAVDA,BHAVNABEN ANOPSINH CHAVDA,AKSHAYKUMAR ANOPSINH CHAVDA (MINOR) THROUGH BHAVNABEN A,TULSIKUMARI ANOPSINH CHAVDA (MINOR) THROUGH BHAVNABEN A	MR SHUSHIL R SHUKLA, (MR VASANT K BHATT)	GUJARAT STATE TRANSPORT CORPORATION,	RULE SERVED,MRS VASAVDATTA BHATT
31323	FA/2922/2010	29/11/2010	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANHARBEN WD/O RATANSINH VAJAJI GOHIL,PINKAL RATANSINH (MINOR),SURAJBA VAJAJI GOHIL,BANSILAL DALURAMJI KACHHAWA,RAMPRAKASH RAMDAYALJI MANTRI	NOTICE NOT RECD BACK,NOTICE SERVED
31324	FA/2923/2010	24/01/2011	SANA SALES PRIVATE LIMITED,	(MR GIRISH D BHATT)	ZED PHARMA,CRYSTAL DISTRIBUTORS PRIVATE LIMITED,GUJARAT MEDICRAFT PRIVATE LIMITED	NOTICE SERVED,SHRIKAR H BHATT,MR BHAVIK J PANDYA
31325	FA/2924/2010	31/01/2011	VIMAL COOPERATIVE HOUSING SOCIETY,	MR MEHUL S SHAH,(MR SURESHM SHAH)	REVENDER FATHER OF ST JOSEPH CHURCH,DEVKANYA SUBHASHCHANDRA SHAH,VEENABEN HARESHKUMAR TRIPATHI,DR KEZAR IBRAHIM DAHODWALA,PRAKASHKUMAR RAMCHANDRA BADOTARA,AHMADHUSSAIN ALIMOHAMMAD SHAIKH,KAMATJITKAUR DARSHANSINH ZANDU,SAJAFIDEVI SHYAMNARAYANSINH THAKOR,VINODBHAI CHHOTALAL PATEL	RULE NOT RECD BACK,MR KV SHELAT,MR YM THAKKAR
31326	FA/2926/2010	16/02/2016	SHANTABEN WD/O HARSHADBHAI CHAUDHARY L.R.OF HARSHADBHAI R CH,JINALBEN HARSHADBHAI CHAUDHARYTHROUGH SHANTABEN H CHAUDHARY,YASH HARSHADBHAI CHAUDHARY THROUGH SHANTABEN H CHAUDHARY,RAJESHKUMAR DUNGARBHAI CHAUDHARY	MR HARSHIT S TOLIA,MR PARTH S TOLIA	M/S A T S TRASPORT,THE ORIENTAL INSURANCE COMPANY,TEJASBHAI RAJESHBHAI CHAUDHARY,THE NEW INDAI INSURANCE COMPANY LTD	DELETED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR

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31327	FA/2927/2010	30/12/2010	KAMLABHAI JAHUDABHAI BABERIA,BADLIBEN KAMLABEN BABERIA	MR MA KHARADI	BALUBHAI NAVLABHAI GANAVA,RAMESHBHAI B BHABHOR,ORIENTAL INSURANCE COMPANY LIMITED	
31328	FA/2929/2010	18/11/2010	MANUBHAI VAGHABHAI SOLANKI,SONABEN MANUBHAI SOLANKI,LAXMIBEN MANUBHAI SOLANKI,BHARAT MANUBHAI SOLANKI,SANGITA MANUBHAI SOLANKI,JAYESH MANUBHAI SOLANKI	(MR PARESH M DARJI),MR RUTURAJ NANAVATI	SURUBHA GIGABHA RATHOD,JAGUBHA SURUBHA RATHOD	
31329	FA/2930/2010	07/03/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BABUJI DHIRAJI THAKOR (PARMAR),JASIBEN WD/O AMICHAND SAVSIJI THAKOR (PARMAR),NARESHJI S/O AMICHAND S THAKOR (PARMAR) THROUGH JASIBEN WD/O,TALSIBEN @ VANSIBEN W/O SAVSIJI MADHAJI THAKOR (PARMAR),SAVSIJI MADHAJI THAKOR (PARMAR)	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
31330	FA/2931/2010	30/12/2010	LALITKUMAR KALIDAS SOLANKI (RATHOD),	MR PRAVIN GONDALIYA	DRIVER OF JEEP NO GJ-9-M-6113, RATHOD RAJESHKUMAR MOHANBHAI,OWNER OF JEEP NO GJ-9-M-6113, MANAHARLAL KAPURCHAND SHAH,INSURANCE COMPANY OF JEEP NO GJ-9-M-6113, IFFCO TOKYO,DRIVER-CUM-OWNER OF MOTORCYCLE NO GJ-9-AB-9122, LEGAL HEIR,INSURANCE COMPANY OF MOTORCYCLE NO GJ-9-AB-9122, IFFCO TOKYO,DRIVER OF TEMPO NO GJ-16-T-6389, NANJIBHAI RATNABHAI VANZARA,OWNER OF TEMPO NO GJ-16-T-6389, SHANKARBHAI JUMMABHAI PARMAR	
31331	FA/2933/2010	30/08/2011	SUNIL HASMUKHBHAI SHAH,MUKESH NARPATLAL SHAH	THAKKAR AND PAHWA ADVOCATES	IRABEN VINUBHAI DESAI TRUSTEE & DIRECTOR OF ANKUR SCHOOL,PRAKASH GHISALAL SHARMA,SURYAKANT HIRALAL PARIKH,PRAVINKUMAR HIRALAL VORA,JAVED MEHMOOD DESAI,NARESH GHANSHYAMBHAI BHEDA,THE ANKUR SOCIETY,THE CHARITY COMMISSIONER,C M MEHTA,JAYSHREEBEN A MEHTA,VED PRAKASH AGRAWAL,SAFIBHAI A MANIAR	RULE SERVED,RULE UNSERVED,MR MI MERCHANT,MR RJ OZA,MR KV SHELAT,MR.HEMANG H PARIKH,MR MANAV A MEHTA,MR C B UPADHYAYA,MR RASESH H PARIKH,MR APURVA R KAPADIA
31332	FA/2935/2010	30/08/2011	SURYAKANT HIRALAL PARIKH,PRAVINKUMAR HIRALAL VORA,JAVED MEHMOOD DESAI,NARESH GANDHYAMBHAI BHEDA	MR.HEMANG H PARIKH,MR RASESH H PARIKH	IRABEN VINUBHAI DESAI TRUSTEE & DIRECTOR OF ANKUR SCHOOL,CHARITY COMMISSIONER,C M MEHTA,JAYSHREEBEN A MEHTA,VED PRAKASH AGARWAL,SAFIBHAI A MANIAR,PRAKASH GHISALAL SHARMA,SUNIL HASMUKHBHAI SHAH,MUKESH NARPATLAL SHAH,THE ANKUR SOCIETY	RULE SERVED,RULE UNSERVED,MR MI MERCHANT,MR RJ OZA,MR KV SHELAT,THAKKAR AND PAHWA ADVOCATES,MR MANAV A MEHTA,MR C B UPADHYAYA,MR APURVA R KAPADIA
31333	FA/2936/2010	24/10/2019	KALPESH INDRAVADAN SHAH,	MR PRADEEP PATEL	GUJARAT MACHINERY MANUFACTURERS LTD.,	MR MRUGEN K PUROHIT
31334	FA/2940/2010	18/11/2010	REVABEN DHULABHAI WAGHELA,SHAILESHBHAI DHULABHAI WAGHELA	MR.HIREN M MODI	PUNAMBHAI RAIJIBHAI JADAV,MULJIBHAI KALIDAS PATEL,NATIONAL INSURANCE CO LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31335	FA/2943/2010	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECEASED MAGANLAL NAI, CHUNIBEN WD/O MANILAL MAGAN,VIMLABEN MANILAL NAI,GIRISHKUMAR MANILAL NAI,DIMPLEBEN MANILAL NAI,JITESHKUMAR MANILAL NAI,ALPESHKUMAR MANILAL NAI,GULABSINGH HARNEKSINGH JAT (SIKH),ASASINGH HARNAMSINGH SIKH,SULEMANBHAI DADUBHAI MOMIN (CHAUDHARY),NIZAMBHAI SORAMKHAN,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
31336	FA/2944/2010	29/02/2012	RAHIMBHAI DAUDBHAI GAHA SINCE DECD. THROUGH HEIRS,MAADINABEN RAHIMBHAI GAHA,ASIF RAHIMBHAI GAHA,WAHIDABEN RAHIMBHAI GAHA	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHAVESHBHAI JAYANTIBHAI GANATRA,IFFCO TOKYO GENERAL INSURANCE CO. LTD,MANSUKHBHAI DAYABHAI GOHEL,NATHABHAI BHIKHABHAI SISODIYA,ALTAFBHAI RAHIMBHAI GAHA,JINNATBEN DAUDBHAI GAHA	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
31337	FA/2945/2010	16/02/2012	ICICI LOMBARD GENERAL,	MR VIBHUTI NANAVATI	MAHESHWARIBEN LUNIDOMAL KHATWANI,AMARJITSINH SATBINDRASINH MALHOTRA,MITESH PARSHOTTAMBHAI PANCHAL,JAYKUMAR LALCHAND VASWANI,HARDASMAL BHAGVANDAS BHAGCHANDANI,LATABEN D/O HARDASMAL BHAGCHANDANI,KAVITABEN D/O HARDASMAL BHAGCHANDANI	RULE SERVED,SERVED BY AFFIX. (R),(MR PARESH M DARJI),MR.HIREN M MODI
31338	FA/2946/2010	07/03/2012	NATIONAL INSURANCE COMPAY,	MR DAKSHESH MEHTA	MUKESHBHAI JETHABHAI MAKWANA,JETHABHAI BHANJIBHAI MAKWANA,MULIBEN JETHABHAI MAKWANA,AMRUTABEN MUKESHBHAI MAKWANA,DIPAKBHAI MUKESHBHAI MAKWANA,PANAJBHAI MUKESHBHAI MAKWANA,DILUBHAI MANUBHA PARMAR,KIRITSINH BHIMSINH JHALA,DHIRUBHAI BHIMABHAI PARMAR	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
31339	FA/2956/2010	28/02/2012	ORIENTAL INSURANCE CO LTD, REGD. OFFICE AT ORIENTAL HOUSE,,	MS KARUNA V RAHEVAR	LEGAL HEIRS OF DECD. SAMUBEN JINABHAI MAKWANA, JINABHAI,RAMNIKBHAI JINABHAI MAKWANA,GODHANBHAI ARJANBHAI GOHEL	NOTICE SERVED,MR VIMAL M PATEL
31340	FA/2957/2010	30/11/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	CHANDRAVADANBHAI NATWARLAL MEHTA,JAGDISHBHAI MAGANLAL HADA	
31341	FA/2958/2010	12/04/2019	DIVABEN VIRSANGBHAI PATEL,NITABEN VIRSANGBHAI PATEL,VIPULKUMAR VIRSANGBHAI PATEL,NILESHKUMAR VIRSANGBHAI PATEL	MR.HIREN M MODI	KANTIBHAI THANAJI MEENA (ROAT),PRABHUDAS VELJIBHAI CHAUDHARY,NATIONAL INSURANCE CO LTD	DELETED,SERVED BY AFFIX. (R),MR NAGESH C SOOD
31342	FA/2962/2010	29/02/2012	ORIENTAL INSURANCE CO LTD., REGD. OFFICE AT ORIENTAL HOUSE,,	MS KARUNA V RAHEVAR	MAHENDRABHAI MANCHHARAMBHAI KUBAVAT,PATEL SHAILESH @ BOBY KUMBHANI,HIMMATBHAI PANABHAI RATHOD	NOTICE SERVED,NOTICE UNSERVED
31343	FA/2963/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	CHANDULAL HARGOVANDAS PATEL,ANANDIBEN CHANDULAL PATEL,CHAVDA POPATJI BHAVANJI, OWNER OF JEEP NO GJ-2A-9612	MR RJ GOSWAMI,MR TEJAS P SATTA,MR JAYESH V PATEL
31344	FA/2966/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	AYASHA YUSUF MULLA THROUGH P.O.A. HOLDER,KHATIJA YUSU MULLA THROUGH P.O.A.HOLDER,OFFICER ON SPECIAL DUTY	RULE SERVED
31345	FA/2967/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL ADMJI PATEL(CHHOTA PATEL) ADMIN.OF UMARWADA MADRE,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31346	FA/2968/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	BAI FATMA D/O. MUSA ADAMISMAIL ADAMJI HASKOT,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31347	FA/2969/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ADAM KASM PANCHBHAYA'S HEIRS & LEGAL REPRESENTATIVE,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31348	FA/2970/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	BAI ASHA D/O. MOHAMMAD KALA MOGRADIA,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31349	FA/2971/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	GULAM HUSAIN AHMAD BIJABHAI,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT

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31350	FA/2972/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	BAI HAWA MOHAMMAD GANGAT,SAMAD MOHAMMAD GANGAT,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31351	FA/2973/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	DAUD ISAP BUJABHAI,ISMAIL ISAP BIJABHAI,OFFICER ON SPECIAL DUTY	RULE SERVED
31352	FA/2974/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL MAHEMUD BHAIYAT ADMINISTRATOR OF UMARWAD MAZJI,OFFICER ON SPECIAL DUTY	RULE SERVED
31353	FA/2975/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	DAVJI MUSEJI GANGAT,OFFICER ON SPECIAL DUTY	RULE SERVED
31354	FA/2976/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	BAI HAWA D/O. ISAP IBRAHIM,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31355	FA/2977/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MOHAMMAD ISAP BIJABHAI,DAUD ISAP BIJABHAI,OFFICER ON SPECIAL DUTY	RULE SERVED
31356	FA/2978/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MARIYAM D/O. ISAP KASAM SELOT,OFFICER ON SPECIAL DUTY	RULE SERVED
31357	FA/2979/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MEMIN D/O.DAUD IBRAHIM BEMAN,OFFICER ON SPECIAL DUTY	RULE SERVED
31358	FA/2980/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	BAI RASUL W/O. ISMAIL SULEMAN MULLA,OFFICER ON SPECIAL DUTY	RULE SERVED
31359	FA/2981/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	HAFEZA AHEMAD DESAI,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31360	FA/2982/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	AMRUTLAL CHUNILAL DESAI,OFFICER ON SPECIAL DUTY	RULE SERVED,RULE UNSERVED
31361	FA/2983/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL MUSAGANGAT,OFFICER ON SPECIAL DUTY	RULE SERVED
31362	FA/2984/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	HAFEZA AHMED DESAI,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31363	FA/2985/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MEHMUD ISAPJI PATEL,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31364	FA/2986/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MEHMUD ISAPJI PATEL,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31365	FA/2987/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	YUSUF ISMAIL AHMAD GANGAT'S P.O.A.HOLDER AMINA ISMAIL GANG,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31366	FA/2988/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	SAMAD MUSA TOPIYA'S (MINOR) THROUGH BAI ZULEKHA AHMEDBHAI,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31367	FA/2989/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	TEHERA MOHAMMAD MUSA,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31368	FA/2990/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MEHRUN KASAM SELEMAN HATIYA,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31369	FA/2991/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	YUSUFBHAI ADAMJI PATEL,OFFICER ON SPECIAL DUTY	RULE SERVED
31370	FA/2992/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	YUSUF DAUD DESAI,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31371	FA/2993/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	BAI ZULEKHA D/O. AHMAD PATEL,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31372	FA/2994/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL ADAMJI DESAI,OFFICER ON SPECIAL DUTY	RULE SERVED
31373	FA/2995/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MUSA GULAM HUSAIN PATEL,OFFICER ON SPECIAL DUTY	RULE SERVED
31374	FA/2996/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	SAMIR,MAHREUN,ZEHUN,SHAHENAZ,FARIDA,RASIDA,KHERUNISH 'S GUARDIAN HERUNISH YUSUF AHMAD MANKROD,OFFICER ON SPECIAL DUTY	RULE SERVED
31375	FA/2997/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	FAROOK & OTHER'S GUARDIAN BAI SAFINA DAUD ISMAI,OFFICER ON SPECIAL DUTY	RULE SERVED
31376	FA/2998/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	ISMAIL MOHAMMAD BIJABHAI'S HEIRS SHABBIR SULEMAN GANGAT,OFFICER ON SPECIAL DUTY	RULE SERVED
31377	FA/2999/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MOHAMMAD YUSUF PATEL'S P.O.A.HOLDER YUSUF ADAMJI PATE,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT

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31378	FA/3000/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	GANDHI BHIKHABHAI NAROTTAMDAS,GANDHI THAKORBHAI NATOTTAMDAS,OFFICER ON SPECIAL DUTY	RULE SERVED
31379	FA/3001/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	MR RD DAVE	MUSABHAI MOHAMMAD ALI'S HEIR ADAMJI MUSABHAI ABHI,OFFICER ON SPECIAL DUTY	RULE SERVED,MR PRATIK B BAROT
31380	FA/3002/2010	17/07/2015	DINABEN DAHYABHAI MAKWANA,JAYESH DAHYABHAI MAKWANA,VANDANA DAHYABHAI MAKWANA,CHETAN DAHYABHAI MAKWANA	MR JV JAPEE	IFFCO TOKIYO GENERAL INSURANCECOMPANY,JAYESH DAHYABHAI MAKWANA,SHAILESHKUMAR AMBALAL THAKKAR,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR AJAY R MEHTA
31381	FA/3008/2010	18/10/2010	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	PRUTHVISINH BALDEVSINH CHAVDA (RAOL),JASHUBA PRUTHVISINH CHAVDA,JAGDISHBHAI PRUTHVISINH CHAVDA,JITENDRA PRUTHVISINH CHAVDA,VADIBHAI KHODABHAI PATEL,RELIANCE GENERAL INSURANCE COMPANY,MAHENDRASINH PRUTHVISINH CHAVDA	
31382	FA/3010/2010	22/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	AMIT BHIKHUBHAI MANDALIYA,BHIKHUBHAI NATHABHAI MANDALIYA,NAYANABEN BHIKHUBHAI MANDALIYA,MINOR VIRAL BHIKHUBHAI MANDALIYA, THROUGH BHIKHUBHAI NATHA,JITESHBHAI RAMJIBHAI CHAVDA,NANJIBHAI CHATURBHAI LIKHIYA,KANCHANBEN NANJIBHAI LIKHIYA,VAJIBEN CHATURBHAI LIKHIYA,MINOR JULIBEN NANJIBHAI LIKHIYA	,NOTICE SERVED,SERVED BY RPAD (N),MR MRUGEN K PUROHIT,(MR KISHOR M PAUL),(MR PARESH M DARJI)
31383	FA/3012/2010	12/10/2010	HIMBAIBEN BACHUBHAI DEVRA,	MR ADIL R MIRZA	CHANDRASHEKHAR JAGDISHPRASAD SWAMY,NEW INDIA ASSURANCE CO LTD	MR AV PRAJAPATI,(MR HASMUKH THAKKER)
31384	FA/3017/2010	23/11/2010	IMDAD HUSSAIN VARIS MODASIYA DECEASED THROUGH VARIS HUSSAIN,TASLIMABEGUM VARIS HUSSAIN MODASIYA	MR R.K.MANSURI	AKHTAR HUSSAIN GULAMNABI MEMON,MOHAMMAD YUNUS MOHAMMAD UMMAR SABUGAR,NEW INDIA ASSURANCE CO.LTD	,MR SUNIL B PARIKH
31385	FA/3018/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN ALABHA RAHEMU,	MR MM SAIYED
31386	FA/3019/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULBHAI ALABHABHAI,	
31387	FA/3020/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAJI ALABHA DOSS,SADUBIBI BAJIBHAI,SUBHANBEN BAJIBHAI,BANUBEN NURBHA DADA,BASIR NURBHA DADA	,MR MM SAIYED
31388	FA/3021/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULTANBHAI RASUL AJABHA,	
31389	FA/3022/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI RASULBHAI KESHARBHAI,SUBHANBEN RAHIMBHAI,ABDULBHAI RAHIMBHAI,MOHMADBHAI RAHIMBHAI,BASIRBHAI RAHIMBHAI,AAIYUBBHAI RAHIMBHAI,ZUBEDABEN RAHIMBHAI,FATAMKABEN RAHIMBHAI,SAKHINABEN RAHIMBHAI	,MR MM SAIYED
31390	FA/3023/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL IBRAHIM,	MR MM SAIYED
31391	FA/3024/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALIBHAI AHMAD HASAN DADABHAI,	MR MM SAIYED
31392	FA/3025/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL UMAR BAPU,IBRAHIM UMAR BAPU	
31393	FA/3026/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM VALI,	MR MM SAIYED
31394	FA/3027/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL YUSUF AMIJI,	MR MM SAIYED
31395	FA/3028/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINABEN W/O YAKUBALI DADABHAI,	MR MM SAIYED
31396	FA/3029/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI ALI DADABHAI,	MR MM SAIYED

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31397	FA/3030/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAFIK ALA BAX,	
31398	FA/3031/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI ASMAL DADABHAI,AHMAD ASMAL DADABHAI	
31399	FA/3032/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HASAN RAHEMU,	MR MM SAIYED
31400	FA/3033/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSABHAI IBRAHIM HASANJI,	MR MM SAIYED
31401	FA/3034/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASUL MOHMAD IBRAHIM,	
31402	FA/3035/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ALBHA RAHEMU,	MR MM SAIYED
31403	FA/3036/2010	26/11/2010	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	DIWALIBEN BECHARBHAI SOLANKI,MANAGER SHRI	
31404	FA/3039/2010	01/03/2012	ORIENTAL INSURANCE CO LTD,	MR ANAL S SHAH	MANJULABEN NARSINHBHAI SONAVARI,JAYESHBHAI NARSINHBHAI SONAVARI,CHETANBHAI NARSINHBHAI SONAVARI,RITABEN NARSINHBHAI SONAVARI,SURURUDDIN MASIHUDDIN FARUKI DELETED CT.ORDER DTD.27-02-12,NAZIMKHAN BUREKHAN PATHAN DELETED,RAMESHBHAI GOPALBHAI PATEL	,DELETED,RULE SERVED,MR MP SHAH,MS. KRUTI M SHAH,MR.HIREN M MODI
31405	FA/3040/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MUKUNDBHAI HIRALAL RASANIYA	
31406	FA/3041/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NARESHBHAI HIRALAL RASANIYA	
31407	FA/3042/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MAHENDRABHAI RAMANLALL RASANIYA	
31408	FA/3043/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,IBRAHIMBHAI ALIBHAI PATEL'S HEIRS AND LEGAL REPRESENTIVE'S,AYESHABIBI WD/O.IBRAHIMBHAI ALIBHAI PATEL,MOHAMMAD ALI IBRAHIMBHAI ALIBHAI PATEL,MOHAMMAD IRFAN IBRAHIMBHAI ALIBHAI PATEL,MOHAMMAD RIZWAN IBRAHIMBHAI ALIBHAI PATEL,YASMINBANU IBRAHIMBHAI ALIBHAI PATEL,FARZANABANU IBRAHIMBHAI ALIBHAI PATEL	,GOVERNMENT PLEADER,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R)
31409	FA/3044/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ISMAILBHAI KADARBHAI	RULE SERVED,RULE UNSERVED
31410	FA/3045/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,TAIYABALI KADARBHAI PATRAWALA	RULE SERVED,RULE UNSERVED
31411	FA/3046/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHSINBHAI KADARBHAI	RULE SERVED,RULE UNSERVED
31412	FA/3047/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SAIYAD MOHAMMAD SAIYAD UMAR	
31413	FA/3048/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SAIYAD TAHER SAIYAD UMAR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31414	FA/3049/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,RASIDA BEGUM SAIYAD AHMED'S HEIRS AND LEGAL	
31415	FA/3050/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SHAKINA BEGUM SAIYAD AHMED	
31416	FA/3051/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JAVED IQBAL GULAM MUSTUFFA SHAIKH'S P.O.A.HOLDER SAYEED	
31417	FA/3052/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SAYEED AHMAD GULAM HUSEIN SELOT	
31418	FA/3053/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,AYUBKHAN ALAMKHAN KHAN	GOVERNMENT PLEADER,RULE SERVED
31419	FA/3054/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,FIROZKHAN ALAMKHAN KHAN	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
31420	FA/3055/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SALIM GULAM MOHAMMAD SHAIKH	
31421	FA/3056/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,GULM ABBAS MALEK	GOVERNMENT PLEADER,RULE SERVED
31422	FA/3057/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,YUSUFKHAN ALAMKHAN KHAN	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
31423	FA/3058/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DECEASED SHAIKH YAKUB IBRAHIM MASALAWALA THRO HIS LEGAL HEIRS,MEHBOOB HUSEN YAQUBBHAI MASALAWALA,NASIRMIYA YAQUBBHAI MASALAWALA	GOVERNMENT PLEADER,RULE SERVED,MR MOHSIN M HAKIM
31424	FA/3059/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,FATMABIBI NURMOHAMMAD KAPADIYA	
31425	FA/3060/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BHAGVANDAS THAKORLAL KHATRI	
31426	FA/3061/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ADAM UMARJI SHIKORA,AYASHA ADAM SHIKORA	GOVERNMENT PLEADER,RULE SERVED
31427	FA/3062/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILIPBHAI UTTAMBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
31428	FA/3063/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL SAYEED MOHAMMAD SHAIKH	
31429	FA/3064/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,FATMABIBI MUSABHAI PATEL	GOVERNMENT PLEADER,RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31430	FA/3065/2010	22/12/2010	APOLLO HOLDINGS CORPORATION,	MR RS SANJANWALA	MARIANNA SHIPPING LIMITED THROUGH GIRISH RAMAIYA,ASSISTANT COMMISSIONER OF CUSTOMS,PORT OFFICER	NOTICE SERVED BY DS,MR BHARAT T RAO
31431	FA/3066/2010	01/12/2010	UNION OF INDIA,	(MR BIPIN I MEHTA)	SAMANTHBHAI NANUBHAI VAGHELA,KOLI ARJANBHAI MOHANBHAI DELETED,LAXMANBHAI MANJIBHAI SARTANPARA,NATIONAL INSURANCE COMPANY LTD	,NOTICE SERVED,MR NAGESH C SOOD
31432	FA/3067/2010	04/10/2010	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAGJI P MADHVI,MOHANBHAI KISHORBHAI PATEL,UNITED INDIA INS. CO. LTD.,BHARATBHAI MOHANBHAI DARJI,BRIJESH BHARATBHAI DARJI,JIGNESH BHARATBHAI DARJI	DELETED,(MR PARESH M DARJI)
31433	FA/3068/2010	04/10/2010	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAGJI P MADHVI,MOHANBHAI KISHORBHAI PATEL,UNITED INDIA INS. CO. LTD.,JIGNESH BHARATBHAI DARJI	
31434	FA/3069/2010	24/02/2016	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LAXMANBHAI RUPSINH MALI,JITENDRABHAI BANSILAL MAKWANA,JAGDISHBHAI RAMJIBHAI MALI	RULE SERVED,(MS NISHA M THAKORE),BHOOMI M THAKORE
31435	FA/3071/2010	06/10/2010	SHERMOHMMADKHANJI ANWARKHANJI THAKOR DECEASED THROUGH HEIR,	MR HARSH M SURTI	AMANULLAKHANJI NASRULLAKHANJI,HAMIDULLAKHANJI @ CHANDSAHAB NASRULLAKHANJI,FAIYAZMOHAMMAD @ IMRAN NASRULLAKHANJI	(MR NIKHIL S KARIEL)
31436	FA/3072/2010	28/02/2012	NATIONAL INSURANCE CO LTD, PALANPUR,	MR VIBHUTI NANAVATI	AHMADHUSSAIN ABDULREHMAN CHANDNIWALA,CHANDRIKABEN W/O RATILAL @ HAKMABHAI DHRANGI,PARESHBHAI RATILAL DHRANGI S/O RATILAL DHRANGI,PRIYANKABEN RATILAL DHRANGI, DAUGHTER,NIRUBEN RATILAL DHRANGI, DAUGHTER	RULE SERVED,MR HIMANSU M PADHYA
31437	FA/3073/2010	21/12/2010	JINABHAI DHUDABHAI PATNI,GANGABEN JINABHAI PATNI	MR. YOGENDRA THAKORE	YUNUSBHAI UMEDBHAI BALOCH,VINODKUMAR JALAALBHAI PATNI,NATIONAL INSURANCE COMPANY LTD	
31438	FA/3074/2010	15/02/2011	MANEK LEATHER INDUSTRIES THROUGH ITS PARTNER MAHESH,HIMMAT CHAUHAN THROUGH HIS AUTHORISED REPRESENTATIVE,MANGESH CHAUHAN THROUGH THEIR P O A MAHESH CHAUHAN,MAHESH CHAUHAN,VIJAY G CHAUHAN (SIC VELJIBHAI G CHAUHAN),JESTHARAM VELJIBHAI CHAUHAN DECD. THRO'HEIRS,MADHULATA JESTHARAM CHAUHAN,PURNIMA JESTHARAM CHAUHAN,JIGNESH JESHTHARAM CHAUHAN,RAMESH VELJIBHAI CHAUHAN (DECD.) THRO' HEIRS,JAGRUTI RAMESH CHAUHAN,MANOJ RAMESH CHAUHAN,KAUSHALIA VELJIBHAI CHAUHAN,RAJNI VELIBHAI CHAUHAN (DECD) THRO' HEIRS,RAKSHA ASHOK MAKWANA,MINI ASHOK MAKWANA,VAISHALI ASHOK MAKWANA,HETAL ASHOK MAKWANA,PRATAP ASHOK MAKWANA,VIKRAM ASHOK MAKWANA,PINKY ASHOK MAKWANA,JYOTI VELJIBHAI CHAUHAN	MR D M AHUJA	SUNIR S SHARMA,STATE BANK OF INDIA,BHAGWANDAS J DALWADI	RULE UNSERVED,(MR MB GANDHI),MS NALINI S LODHA,MR CHINMAY M GANDHI
31439	FA/3075/2010	30/12/2010	MERCYBEN HERBERTBHAI SOLANKI,	MR DHAWAN M JAYSWAL	AYRINBEN KIRITBHAI CHRISTIAN,ANILBHAI HERBERTBHAI SOLANKI,NERISA ANILBHAI SOLANKI,RENUKA HERBERTBHAI CHRISTIAN	NOTICE SERVED,NOTICE UNSERVED,MR NEHAL R JOSHI,MS ARCHANA C RAVAL
31440	FA/3076/2010	06/03/2012	NEW INDIA ASSURANCE COMPANY,	(MR HASMUKH THAKKER)	ZUBEDABEN HUSSENKHAN MALEK,RAHIMKHAN HAJIKHAN MALEK,HAVABEN RAHIMKHAN MALEK,MINOR RASHIDKHAN HUSSENKHAN MALEK, THROUGH ZUBEDABEN HUSSEN,HIRALAL NARAYANSAHAY JAT,UNITED INDIA INSURANCE COMPANY LTD,HUSSENKHAN HABIBKHAN MALEK	RULE SERVED,MR VIBHUTI NANAVATI,MR HARSHIT S TOLIA
31441	FA/3077/2010	30/11/2010	MODI KANTILAL RANCHHODDAS,MODI MADHUBEN KANTILAL	(MR FB BRAHMBHATT)	USMANBHAI DAVOUDBHAI MEMON,UNITED INDIA ASSURANCE COMPANY,RAJSINH DHARMENDRASINH JAT,OM SAI ENTERPRISE,INSURANCE COMPANY OF TRUCK NO HR-47-1485	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31442	FA/3078/2010	30/11/2010	MODI KANTILAL RANCHHODDAS,MODI MADHUBEN KANTILAL	(MR FB BRAHMBHATT)	SHARMISHTHABEN WD/O DINESHKUMAR RATILAL PRAJAPATI,RATILAL BABALDAS PRAJAPATI,MADHUBEN RATILAL PRAJAPATI,MINOR HARIKRISHNABHAI RATILAL PRAJAPATI,MINOR JIGNESHKUMAR RATILAL PRAJAPATI,RAJSINH MAHENDRASINH JAT,OM SAI ENTERPRISE,INSURANCE COMPANY OF TRUCK NO HR-47-1485,USMANBHAI DAVOUDBHAI MEMON,UNITED INDIA ASSURANCE COMPANY	,MR R.K.MANSURI
31443	FA/3079/2010	30/11/2010	MODI KANTILAL RANCHHODDAS,MODI MADHUBEN KANTILAL	(MR FB BRAHMBHATT)	AMRISHKUMAR VRAJLAL KADIYA,RAJSINH MAHENDRASINH JAT,OM SAI ENTERPRISE,INSURANCE COMPANY OF TRUCK NO HR-47-1485,USMANBHAI DAVOUDBHAI MEMON,UNITED INDIA ASSURANCE COMPANY	,MR R.K.MANSURI
31444	FA/3081/2010	30/04/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	URMILABEN MAHESHBHAI JETHWA,SAHIL (MINOR) MAHESHBHAI JETHWA,DRUSHTI (MINOR) MAHESHBHAI JETHWA,MANGUBEN BABUBHAI JETHWA,BABUBHAI TRIKAMBHAI JETHWA,AMRUT GANDHAL PATIL	RULE SERVED,DS AFF.NOT FILED (R),MR TULSHI R SAVANI
31445	FA/3082/2010	18/11/2010	HANIFBHAI SHIDIBHAI,	MR HITESH S PADHYA	A D PATEL,NEW INDIA ASSURANCE CO LTD	,MR KV GADHIA
31446	FA/3083/2010	19/11/2010	BHARAT SALES CORPORATION,CHIRAG N PATEL,KETAN S MODI	MR MA KHARADI	THE USHA INTERNATIONAL LTD.REGISTERED OFFICE AT NEW DELHI,	MR GM JOSHI
31447	FA/3084/2010	16/12/2010	GAFARBHAI KASAMBHAI SAPPA,	(MR KAMAL M SOJITRA)	PANCHABHAI JERAMBHAI KERALIYA,	MR UMANG R VYAS
31448	FA/3085/2010	08/02/2011	ORIENTAL INSURANCE CO.LTD (HUB),	MR RITURAJ M MEENA	RAMANBHAI JEKUBHAI VAGHARI,GAVABEN RAMANBHAI VAGHARI,GHANSHYAM DANUBHAI GOHIL	SERVED BY AFFIX(N),MR ASHISH M DAGLI
31449	FA/3092/2010	21/12/2010	KASHMIRA RASHTRATEJ DAVE,	MR MAYUR RAJGURU	PAULOMI MAYANKKUMAR SHELAT,	(MR YF MEHTA)
31450	FA/3093/2010	11/12/2015	VASANTBHAI RAMJIBHAI SINGAL (SINCE DECD.),MIRABEN VASANTRAI SINGAL,UTSAV VASANTRAI SINGAL,ASHLESHA VASANTRAI SINGAL,RAMJIBHAI NATHUBHAI SINGAL,JAYABEN RAMJIBHAI SINGAL	MR PREMAL S RACHH	VASANTBEN CHANDUBHAI SABHADIYA,THE UNITED INDIA INSURANCE CO LTD,AYUBBHAI JIYABHAI SODA (MIYANA)	DELETED,RULE SERVED,MR VIBHUTI NANAVATI
31451	FA/3097/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HEIR AND LEGAL REPRE.OF DECD. AMINABIBI KHALILULLAH KANUGA,KHALILLUH KARIMULLAH KANUGA,MOHAMMAD LLIYAS KHALILLULA KANUGA	,GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
31452	FA/3099/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD IQBAL GULAM MOHAMMAD SHAIKH	GOVERNMENT PLEADER,RULE SERVED
31453	FA/3100/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL RAHIM MOHAMMADBHAI	
31454	FA/3101/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD AMIN HASAM GADAWALA	
31455	FA/3102/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MUMTAZ BIBI ABDUL QADAR	
31456	FA/3103/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL MAZID MOHAMMAD MALEK	

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31457	FA/3104/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD RAHIM MALEK'S P.O.A.HOLDER ABDUL MAZID MOHAM	GOVERNMENT PLEADER,RULE SERVED
31458	FA/3105/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD RAHIM MALEK'S P.O.A.HOLDER ABDUL MAZID	
31459	FA/3106/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HEIRS AND LEGAL REPRE.OF IBRAHIMBHAI ALIBHAI PATEL,MOHAMMAD ALI IBRAHIM PATEL,MOHAMMAD IRFAN IBRAHIM PATEL,MOHAMMAD RIZWAN IBRAHIM PATEL,YASMINBANU IBRAHIMBHAI PATEL,FARZANABANU IBRAHIMBHAI PATEL	,GOVERNMENT PLEADER,RULE SERVED
31460	FA/3107/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,IBRAHIMBHAI ALIBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
31461	FA/3110/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI AHMED,	MR KM SHETH
31462	FA/3111/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAOOD ISMAIL UMARJI,	MR KM SHETH
31463	FA/3112/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIAYAMBIBI WD/O VALI MUSE,	MR KM SHETH
31464	FA/3113/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAQUB MOHAMMAD KALA,	MR KM SHETH
31465	FA/3114/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN ADAM AHMED,	
31466	FA/3115/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM AHEMAD,	
31467	FA/3116/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	EMNA ISMAIL ADAM,	
31468	FA/3117/2010	25/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOSSA ISAP,	
31469	FA/3118/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI MOTIBHAI,	
31470	FA/3119/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM JETHABHAI,	
31471	FA/3120/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAVBHAI JETHABHAI ETC.,	
31472	FA/3121/2010	27/09/2011	PREETI R. RANKA,RUCHI RAJESH RANKA	MR SS BELSARE	RAJESH MAGANLAL RANKA,	MR JAYESH A KOTECHA,MR RT SONGARA
31473	FA/3122/2010	27/09/2011	PREETI R. RANKA,	MR SS BELSARE	RAJESH MAGANLAL RANKA,	MR JAYESH A KOTECHA,MR RT SONGARA
31474	FA/3123/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MATHURBHAI PATEL,	MR KM SHETH
31475	FA/3124/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED MUSA HAFEJI,	RULE SERVED
31476	FA/3128/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI NAROTTAMBHAI,	MR KM SHETH
31477	FA/3129/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN BHAGAWANBHAI,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31478	FA/3130/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI CHHITABHAI,SHANTABEN WD\O RANCHHODBHAI,RAKESHBHAI RANCHHODBHAI,BIPINBHAI RANCHHODBHAI	
31479	FA/3131/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI TRIBHOVANDAS,	MR KM SHETH
31480	FA/3132/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI MATHURBHAI,	MR KM SHETH
31481	FA/3133/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MORARBHAI TRIBHOVANBHAI,	MR KM SHETH
31482	FA/3134/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MORARBHAI TRIBHOVANBHAI,	MR KM SHETH
31483	FA/3135/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI GOPALBHAI,	MR KM SHETH
31484	FA/3136/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILAL MOTILAL,	MR KM SHETH
31485	FA/3137/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI GALABBHI,	MR KM SHETH
31486	FA/3138/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHWANATH MAHADEV,BHIKHABHAI SHAMALBHAI	,MR KM SHETH
31487	FA/3139/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI CHHITABHAI,	MR KM SHETH
31488	FA/3140/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN WD\O RANCHHODBHAI MOHANBHAI,	MR KM SHETH
31489	FA/3141/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAGBHAI MULJIBHAI,BECHARBHAI PARAGBHAI	,MR KM SHETH
31490	FA/3142/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI HIRABHAI,	MR KM SHETH
31491	FA/3143/2010	26/10/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI TRIBHOVANBHAI,	MR KM SHETH
31492	FA/3144/2010	07/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED, NADIAD,	MR VIBHUTI NANAVATI	ZAFARULLAMIYA ISMAILMIYA MALEK,UNITED INDIA INS. CO LTD,MOHAMMAD RASID GULAMMOHAMMAD MALEK,VARSHABEN KANUBHAI CHAUHAN,KANUBHAI LALABHAI CHAUHAN,MANUBHAI LALABHAI CHAUHAN,MINOR KAILASBEN KANUBHAI CHAUHAN, THROUGH MANUBHAI LALABHAI,MINOR KABHAIBHAI KANUBHAI CHAUHAN, THROUGH MANUBHAI LALABHAI,MINOR KINJALBEN KANUBHAI CHAUHAN, THROUGH MANUBHAI LALABHAI	,DELETED,RULE SERVED,MR PALAK H THAKKAR
31493	FA/3147/2010	22/03/2012	ORIENTAL INSURANCE CO LTD, REGISTERED OFFICE AT ORIENTAL,	MR RAJNI H MEHTA	SAITHIBEN GOYENDEBHAI @ GOVINDBHAI BHAVER,SHAILESHBHAI GOYENDEBHAI BHAVER,MINOR YUVRAJBHAI GOYENDEBHAI BHAVER,MINOR NILESHBHAI GOYENDEBHAI BHAVER,MINOR PRAKASHBHAI GOYENDEBHAI BHAVER,SOMABHAI PANDUBHAI BHAVER,SOMIBEN SOMABHAI BHAVER,RAMABHAI SOMABHAI CHAUDHARY	RULE SERVED,MR JOY MATHEW
31494	FA/3148/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	BABULAL KASHIRAM PATEL,DARSHNABEN BABULAL PATEL W/O ROHITKUMAR BABULAL PATEL,PATEL NIRAVKUMAR BABULAL,PATEL JELPABEN BABULAL W/O NEELKANTH BABULAL PATEL,PATEL DIVYESHBHAI BABULAL,CHAVDA POPATJI BHAVANJI, OWNER OF JEEP GJ-2A-9612	,MR RJ GOSWAMI,MR TEJAS P SATTA,MR JAYESH V PATEL
31495	FA/3149/2010	20/04/2011	SONAL JANI,	(MRS MAUNA M BHATT)	SALIL NARHARIPRASAD JANI, R/O AT 9, KALHAR CO OP HOUSING,DISHA SALIL JANI BEING MINOR,REPRESENTED THROUGH HER MOTHER,AND NATURAL GUARDIAN SONAL JANI.	SERVED BY AFFIX(N),MR GM JOSHI

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31496	FA/3152/2010	04/04/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SUSHILABEN D/O SOMABHAI DALABHAI MAKWANA (BHIL),GIRISHKUMAR VISANDAS NENWANI	RULE SERVED,MR MA KHARADI,MR MTM HAKIM
31497	FA/3153/2010	14/10/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BHUPATBHAI BHIKHABHAI CHAUHAN (SINCE DECD.),SAVITABEN BHUPATBHAI CHAUHAN,MAHESHBHAI BHUPATBHAI CHAUHAN,SAROJBEN BHUPATBHAI CHAUHAN,TEJAL BHUPATBHAI CHAUHAN (MINOR),ALPESH BHUPATBHAI CHAUHAN (MINOR),JASHBHAI DAHYABHAI CHAUHAN	
31498	FA/3157/2010	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SHANKARBHAI CHHABABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31499	FA/3158/2010	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTILAL AMBALAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31500	FA/3159/2010	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL NATHABHAI BECHARBHAI,SAKARBEN WD/O NATHABHAI,KOKILABEN NATHABHAI PATEL,JAYANTIBHAI NATHABHAI PATEL,DINESHBHAI NATHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI
31501	FA/3160/2010	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	THAKORE LALAJI SHANKARJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31502	FA/3161/2010	19/11/2014	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI HIRABHAI PATEL,	RULE SERVED,MR KM SHETH
31503	FA/3162/2010	19/11/2014	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI AMBALAL,	RULE SERVED,MR KM SHETH
31504	FA/3163/2010	22/11/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI KESHABHAI,	MR KM SHETH
31505	FA/3164/2010	19/11/2014	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI RAMABHAI,	RULE SERVED,MR KM SHETH
31506	FA/3165/2010	19/11/2014	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI ISHWARBHAI,	RULE SERVED,MR KM SHETH
31507	FA/3166/2010	22/11/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NILESHBHAI KESHABHAI,	MR KM SHETH
31508	FA/3167/2010	22/11/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABHAI BHALUBHAI,	MR KM SHETH
31509	FA/3168/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SHABBIRKHAN ISMAILKHAN	
31510	FA/3169/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ASFAQ SHABBIRKHAN	
31511	FA/3170/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,FATMABIBI SHABBIRKHAN	
31512	FA/3171/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL SATTAR ABDUL HAMID RAHEMAN NAGDAWALA	
31513	FA/3172/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JANAB ABDUL KADAR'S HEIRS GULAM MOHAMMAD GULAM KADAR	

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31514	FA/3173/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MANOHARBHAI RAMANLAL RASANIYA	
31515	FA/3174/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JITENDRABHAI RAMANLAL RASANIYA	
31516	FA/3175/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NITINBHAI RAMANLAL RASANIYA	
31517	FA/3176/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,JAGMOHAN RAMANLAL RASANIYA	
31518	FA/3177/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HAMIDABIBI SHAIKH PIRBHAI'S	
31519	FA/3178/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GULAM DASTGIR ABDUL RAHEMAN SHEIKH	
31520	FA/3179/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GULAM RASUL ABDUL RAHEMAN	
31521	FA/3180/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SHAKINABIBI IBRAHIMKHAN'S HEIRS AND LEGAL REPRESENTATIVES,MAHEBUBKHAN IBRAHIMKHAN,BASIRKHAN IBRAHIMKHAN,TAHERKHAN IBRAHIMKHAN,MAZHARKHAN IBRAHIMKHAN	
31522	FA/3182/2010	23/11/2011	BHARATKUMAR DHALCHAND SHAH,	MR VASANTS SHAH	SHOBHANABEN BHARATKUMAR SHAH,RAHUL BHARATKUMAR SHAH(MINOR) THROUGH SHOBHANABEN B SHAH,ROHAN BHATKUMAR SHAH(MINOR) THROUGH SHOBHANABEN B SHAH,LEENA BHARATKUMAR SHAH,STATE OF GUJARAT	RULE NOT RECD BACK,RULE SERVED,(MR VM PANCHOLI)
31523	FA/3183/2010	26/10/2010	RINGSPANN ELECON (INDIA) LIMITED,ELECON ENGINEERING COMPANY LIMITED	SINGHI & CO	RINGSPANN GMBH,	(MR UTKARSH B JANI)
31524	FA/3188/2010	22/10/2010	SHIVLAL TULSIBHAI PARMAR,JIVRAJBHAI TULSIBHAI PARMAR	MR MG NAGARKAR	CITY FINANCIAL CONSUMER FINANCE INDIA LTD, 3, LOCAL SHOPPING,DHRUVKUMAR GIRDHARBHAI PARMAR,ANJANABEN GIRDHARBHAI PARMAR,GIRDHARBHAI TULSIBHAI PARMAR	NOTICE SERVED BY DS,REFUSED SERVED (R) (70),(MR BR GUPTA),MR VIVEK B GUPTA
31525	FA/3189/2010	14/10/2013	PATEL DEVRAJ RAVJI SHIYANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHAMANLAL NARANJI GOR,	MR AR THACKER
31526	FA/3190/2010	27/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RUPALBEN RAKESHKUMAR PATEL,SHEEKHABEN (MINOR) RAKESHKUMAR PATEL THROUGH RUPALBEN R PATE,PUSHPABEN @ PURIBEN VITHALBHAI PATEL,RAJENDRABHAI GOKALDAS PATEL	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
31527	FA/3192/2010	03/08/2015	BHIKHABHAI VALLABHBHAI THUMAR SELF & VAHIVATKARTA OF HUF OF,MANSUKHBHAI VALLABHBHAI THUMAR,JAGDISHBHAI VALLABHBHAI THUMAR	MR RA PATEL	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
31528	FA/3193/2010	03/08/2015	CHHANABHAI SUKHABHAI BHANGI DECEASED THROUGH DAHYABHAI,MANIBEN CHHANABHAI BHANGI,SAMJUBEN CHHANABHAI BHANGI,LABHUBEN CHHANABHAI BHANGI,KANTABEN CHHANABHAI BHANGI,SONUBEN CHHANABHAI BHANGI,CHANDUBHAI CHHANABHAI BHANGI,MANSUKHBHAI CHHANABHAI BHANGI	MR RA PATEL	STATE OF GUJARAT,LAND ACQUISITION OFFICER	RULE SERVED

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31529	FA/3194/2010	03/08/2015	KACHARABHAI GOVINDBHAI KYADA,	MR RA PATEL	STATE OF GUJARAT,LAND ACQUISITION OFFICER	RULE SERVED
31530	FA/3195/2010	03/08/2015	ARJANBHAI GOBARBHAI RAMANI,	MR RA PATEL	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
31531	FA/3196/2010	03/08/2015	NAGAJIBHAI GOVINDBHAI KYADA,	MR RA PATEL	STATE OF GUJARAT,LAND ACQUISITION OFFICER	RULE SERVED
31532	FA/3201/2010	08/08/2011	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL RATILAL KACHARABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
31533	FA/3202/2010	07/10/2011	DEPUTY GENERAL MANAGER,	M/S TRIVEDI & GUPTA	PATEL RANCHHODBHAI MOHANBHAI,PATEL AMRUTBHAI RANCHHODBHAI,SPECIAL LAND ACQUISITION OFFICER ONGC	RULE SERVED,UNSERVED EXPIRED (R)
31534	FA/3204/2010	14/12/2010	LEGAL HEIRS OF DECEASED VALJIBHAI LAXMANBHAI JAMOD, LAXMAN-,VASAMVATBEN VALJIBHAI JAMOD,MAJOR VANITABEN VALJIBHAI JAMOD,MINOR KAJALBEN VALJIBHAI JAMOD, THROUGH VASAMVATBEN V JAMOD,MINOR SANJAYBHAI VALJIBHAI JAMOD, THROUGH VASAMVATBEN JAMOD,MINOR ANILBHAI VALJIBHAI JAMOD, THROUGH VASAMVATBEN V JAMOD	MR VISHWAS S DAVE	JITUBHA ADHUBHA GOHIL,KISHORSINH HARUBHA GOHIL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR RITURAJ M MEENA
31535	FA/3205/2010	07/03/2012	ORIENTAL INSURACE CO LTD (HUB),	MR RITURAJ M MEENA	SURAJBEN DHANJIBHAI PARMAR,DINESHBHAI DHANJIBHAI PARMAR,NAVNITKUMAR JAYANTILAL BAROT DELETED CT.ORDER,DTD.29-02-12.,SIRAJBHAI RASULBHAI MANSURI	DELETED,RULE SERVED, (MR PARESH M DARJI)
31536	FA/3206/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	MUNNABHAI JERAMBHAI KOLI MINOR,VALJIBHAI ALIAS VALABHAI SOMABHAI RABARI,VAGHABHAI SOMABHAI RABARI	RULE SERVED,MR HARESH H PATEL,MR Y J PATEL
31537	FA/3207/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	GORDHANBHAI MASHRUBHAI KOLI,VALJIBHAI ALIAS VALABHAI SOMABHAI RABARI,VAGHABHAI SOMABHAI RABARI	RULE SERVED,MR HARESH H PATEL
31538	FA/3208/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	DUDHIBEN ALIAS MANJUBHAI NANJIBHAI KOLI,VALJIBHAI ALIAS VALABHAI SOMABHAI RABARI,VAGHABHAI SOMABHAI RABARI	RULE SERVED,MR HARESH H PATEL
31539	FA/3209/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED(SUBSIDIARY OF GENERAL INS,	MS KARUNA V RAHEVAR	KARSHANBHAI SHARDULBHAI KOLI,VALJIBHAI ALIAS VALABHAI SOMABHAI RABARI,VAGHABHAI SOMABHAI RABARI	RULE SERVED,MR HARESH H PATEL
31540	FA/3212/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,IBRAHIMBHAI ALIBHAI PATEL'S HEIRS AND LEGAL REPRESENTATIVE'S,MOHAMMAD ALI IBRAHIM PATEL,MOHAMMAD IRFAN IBRAHIM PATEL	,GOVERNMENT PLEADER,RULE SERVED BY DS
31541	FA/3213/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,YASMIN ABDUL SATTAR MEMON'S POWERDAR AHMEDABDUL QADAR	
31542	FA/3214/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NOORBHAI ABDUL SATTAR MEMON'S POWERDAR AHMED ABDUL QADAR	
31543	FA/3215/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL QADIR ABDUL SATTAR MEMON'S POWERDAR AHMAD ABDUL QADAR	
31544	FA/3216/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD AIYUB MEMON'S POWERDAR AHMADABDUL QADAR	
31545	FA/3217/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD YUNUS AHMAD MEMON'S POWERDAR AHMAD ABDUL QADAR	GOVERNMENT PLEADER,RULE SERVED BY DS
31546	FA/3218/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HAFEJI SULEMAN HAJI ALI	

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31547	FA/3219/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOULANA MOHAMMAD ASHRAF ABDUL GANI KAVIWALA	GOVERNMENT PLEADER,RULE SERVED BY DS
31548	FA/3220/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,YAHYA ABDUL GANI KAVIWALA	GOVERNMENT PLEADER,RULE SERVED BY DS
31549	FA/3225/2010	28/02/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	DHARAMCHAND LUMBAJI ACHARYA,MALEK JAHIDKHAN, AHMEDKHAN,ANWARKHAN MOHMEDKHAN PATHAN,ACHARYA KANUBHAI DHARAMCHAND,IFKO TOKYO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
31550	FA/3226/2010	24/08/2011	RINGSPANN GMBH,	(MR UTKARSH B JANI)	ELECON ENGINEERING COMPANY LIMITED,RINGSPANN ELECON (INDIA) LIMITED	SINGHI & CO
31551	FA/3227/2010	06/12/2014	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	NILIMABEN WD/O KAUSHIKBHAI RATANLAL PARIKH,MINOR KRUTI KAUSHIKBHAI PARIKH, THROUGH NILIMABEN PARIKH,MINOR MAITRI KAUSHIKBHAI PARIKH, THROUGH NILIMABEN PARIKH,HARSH KAUSHIKBHAI PARIKH,AJWA FUNWORLD & RESORTS LIMITED,MANAGER / SUPERVISOR, AJWA FUNWORLD & RESORTS LIMITED,OPERATOR, ITALIAN KOSTER GAME	RULE NOT RECD BACK,RULE SERVED,MR SUDHIR M MEHTA,MR DIPEN C SHAH,MS SHAILEE S MEHTA
31552	FA/3230/2010	27/06/2016	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	DESAI (RABARI) MAHESHBHAI VAGHUBHAI,TARUSINH PREMSINGH,MOHANBHAI HARIBHAI PRAJAPATI,DHANJIBHAI SHIVABHAI PATEL	MR HARSHIT S TOLIA,MR SP MAJMUDAR,MR PARTH S TOLIA,MR KUNTAL A JOSHI
31553	FA/3231/2010	04/02/2011	ICICI LOMBARD GENERAL INSURANCE CO LIMITED,	MR VIBHUTI NANAVATI	HASMUKH @ HASMUKH MANUBHAI JOTANGIA,MAHAMADBHAI ISMAILBHAI TARKVADIYA	RULE SERVED BY DS
31554	FA/3232/2010	28/02/2012	HEIRS & LEGAL REPRESENTATIVE OF DECEASED MINOR JENAB IDRISH,YASMINABEN IDRISHBHAI VHORA	(MR PARESH M DARJI)	IDRISHBHAI GULAMBHAI VHORA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.	RULE SERVED,MR AJAY R MEHTA
31555	FA/3233/2010	31/08/2016	IFTEKHANHUSAIN SABBIRHUSSAIN KURESHI,	MR BHARAT B SHAH,MR HARNISH V DARJI	AKBARBHAI ISABHAI UMADIYA,NATIONAL ISSURANCE COMPANY LTD	RULE SERVED,MR DAKSHESH MEHTA
31556	FA/3234/2010	25/11/2010	HARESHBHAI DAMJIBHAI VAGHELA,	MR ANSHIN H DESAI	PUSHPABEN SHASHIKANTBHAI VAGHELA,PRAFULCHANDRA SHASHIKANTBHAI VAGHELA,NILESHBHAI SHASHIKANTBHAI VAGHELA	,MR SHAKEEL A QURESHI
31557	FA/3236/2010	29/03/2012	PRAHLADBHAI PRABHATBHAI PARMAR SINCE DECD. THROUGH HEIRS,PRABHATBHAI POONAMBHAI PARMAR,KAPILABEN PRABHATBHAI PARMAR	,MR MOHSIN M HAKIM	PRABHUBHAI NATHABHAI PANCHAL,TAIYABBHAI MAHAMMADBHAI JAMINDAR,IFCO-TOKIYO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
31558	FA/3239/2010	13/07/2015	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD MUSE DADABHAI SABBIR MUSE DADABHAI P.O.A HOL	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
31559	FA/3241/2010	19/04/2012	ORIENTAL INSURANCE CO. LTD (HUB),	MR RITURAJ M MEENA	SUMAR RAMJAN KUMBHAR,ADAM SALE NODE,SIDHEKA HAJI RAMJAN KUMBHAR	RULE SERVED,MR.HIREN M MODI
31560	FA/3242/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,AHMAD MOHAMMAD RAJAB	
31561	FA/3243/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NAZIR AHMAD ALLARAKHA RAJAB	
31562	FA/3244/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ALLARAKHABHAI GULAM RAJAB'S POWER OF ATTORNEY	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31563	FA/3245/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KAMRUNISHA YUSUFBHAI QURESHI	
31564	FA/3246/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARKUNISHA HASAN ISMAIL'S HEIRS AND LEGAL REPRESENTATIVE,HAJRABIBI HASAN ISMAIL,RAZIYA SULTAN HASAN ISMAIL,HALIMA HASAN ISMAIL	
31565	FA/3247/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NAZMABIBI NAZIR AHMAD KOPA	GOVERNMENT PLEADER,RULE SERVED
31566	FA/3248/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL HAMID AHMAD HALIM	
31567	FA/3249/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,GULAM NABI GULAM HAIDAR ABDUL RAHEMAN'S POWER OF ATTORNEY	
31568	FA/3250/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,MOHMED ASLAM GULAM MUSUFA	
31569	FA/3251/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,HAJI SAIYED NAZIMUDDIN'S POWEROF ATTORNEY	
31570	FA/3252/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,ALLARAKHA UMARJIBHAI'S POWERL OF ATTORNEY MOHAMMAD FARUQ	
31571	FA/3253/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,HASINABIBI GAFURMIYA NARIYA	
31572	FA/3254/2010	14/12/2010	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	SAFEEK ALLARAKHA MAHIDA,MULJIBHAI MUNNO GANDUBHAI GARCHADIA,JAGDISHBHAI CHAGGANBHAI DABHI	DS AFF.NOT FILED (N),MR AMAR D MITHANI
31573	FA/3255/2010	28/12/2010	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	HIREN SURESHBHAI SONI(MINOR) THROUGH HIS FATHER SURESHBHAI,RAKESHBHAI PRABHUBHAI JETHWA	NOTICE SERVED BY DS,MR MB PARIKH,MR GAURAV CHUDASAMA
31574	FA/3256/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DEVABHAI KESABHAI JADAV SINCE DIED HIS LEGAL HEIRS,KANUBHAI DEVABHAI JADAV SON,GOVINDBHAI DEVABHAI JADAV SON,RAMJIBHAI DEVABHAI JADAV,NARANBHAI DEVABHAI JADAV SON,LILIBEN DEVABHAI JADAV (DAUGHTER) WIFE OF DESAI	
31575	FA/3257/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LALJIBHAI DAMABHAI SINCE DIED HIS LEGAL HEIRS,VANAND LILABEN LALJIBHAI WIFE,VANAND KAMLESHBHAI LALJIBHAI SON	
31576	FA/3258/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMILABEN BHIKHABHAI SINCE DIED HI LEGAL HEIRS,JADAV KANUBHAI BHIKHABHAI SON,JADAV AJITBHAI BHIKHABHAI SON,JADAV JALUBEN BHIKHABHAI DAUGHTER,KANUBHAI BHIKHABHAI	,MR NITIN M AMIN
31577	FA/3259/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV NATHABHAI RAMABHAI SINCE DIED HIS LEGAL HEIRS,GAGJIBHAI NATHABHAI SON,MOHANBHAAI NATHABHAI SON,BABUBHAI NATHABHAI SON,DHANIBEN NATHABHAI DAUGHTER,MANIBEN NATHABHAI (DAUGHTER) WIFE OF CHAVDA SHANKARBHAI	

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31578	FA/3260/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV NATHABHAI RAMABHAI SINCE DIED HIS LEGAL HEIRS,GAGJIBHAI NATHABHAI (SON),MOHANBHAI NATHABHAI (SON),BABUBHAI NATHABHAI (SON),DHANIBEN NATHABHAI (DAUGHTER) WIFE OF CHAVDA SHANKARBHAI,MANIBEN NATHABHAI (DAUGHTER) WIFE OF GANESHBHAI PUJARA	
31579	FA/3264/2010	17/06/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LEGAL HEIRS & REPRESENTATIVES OF DECEASED PANCHSHIL PARASHAR,RAMAKANT PANDIT SHRICHAND SHARMA,SHANT RAMAKANT SHARMA,DHANSHIL PARASHAR RAMAKANT SHARMA,RAMESHBHAI KANJIBHAI GOTI,KARAMSHIBHAI MEGHJIBHAI,BHAVINBHAI DHIRAJLAL DHURANDHAR	,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
31580	FA/3265/2010	27/10/2010	MAHENDRABHAI MANIBHAI PATEL,BIPINKUMAR MANIBHAI PATEL,CHINUBHAI MANIBHAI PATEL,MAHESHBHAI MANIBHAI PATEL	MR. DHAVAL S RAVAL	NATHIBEN PARSHOTTAMDAS PATEL,PUNJIBEN D/O PARSHOTTAMDAS GOPALDAS & W/O DAHYABHAI KASHIRAM,GITABEN DAHYABHAI D/O PUNJIBEN,KALPITABEN DAHYABHAI D/O PUNJIBEN,DEVENDRASINH CHATRASINH VAGHELA	,MR MANISH P MEHTA,MS TRUSHA K PATEL,MR SUNIL S JOSHI
31581	FA/3279/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV KALABHAI NANUBHAI,	MR NITIN M AMIN
31582	FA/3280/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HARIBHAI MAHADEVBHAI,	MR NITIN M AMIN
31583	FA/3281/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JAGDISHPURI CHAILPURI,	MR NITIN M AMIN
31584	FA/3282/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KANUBHAI BHAGAWANBHAI,	MR NITIN M AMIN
31585	FA/3283/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAMESHCHANDRA NAGARDAS,	MR NITIN M AMIN
31586	FA/3284/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	QAHADEVBHAI NARANBHAI,	MR NITIN M AMIN
31587	FA/3285/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAHADEVBHAI KHENGARBHAI JADAV,	MR NITIN M AMIN
31588	FA/3286/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DHANESHWARBHAI JIVRAMBHAI,	MR NITIN M AMIN
31589	FA/3287/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHAGAWANBHAI RAJABHAI,	MR NITIN M AMIN
31590	FA/3288/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV RANCHHODBHAI KHENGARBHAI,	MR NITIN M AMIN
31591	FA/3289/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	DASHRATHPURI CHAILPURI,	MR NITIN M AMIN
31592	FA/3290/2010	06/12/2014	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAHADEVBHAI DUNGARBHAI,NARSANGBHAI MAHADEVBHAI	RULE SERVED,MR NITIN M AMIN
31593	FA/3291/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAHADEVBHAI NATHTHUBHAI,KALUBHAI NATHUBHAI	,MR NITIN M AMIN
31594	FA/3292/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KHENGARBHAI DAHYABHAI,	MR NITIN M AMIN
31595	FA/3293/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV NARSANGBHAI PARMABHAI,	MR NITIN M AMIN
31596	FA/3294/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ADMINISTRATOR OF GAYO DHARMADA SANSTHA,	
31597	FA/3295/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JADAV RAMABHAI PARMABHAI,	MR NITIN M AMIN
31598	FA/3296/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AMBARAMBHAI AMTHABHAI,	

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31599	FA/3297/2010	22/11/2010	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MOHANBHAI GANESHBHAI,	MR NITIN M AMIN
31600	FA/3301/2010	15/11/2010	NEW INDIA ASSURANCE COMPANY LTD,	MR SHALIN N MEHTA	SONALBEN MANOJBHAI PATANVADIA,PARSOTTAMBHAI AMBALAL PATANVADIA,RAMESHBHAI KESHAVBHAI PATEL,ALKESHKUMAR VITHTHALDAS SHAH,UNITED INDIA INSURANCE CO LTD,ATULBHAI MANGIABHAI VASAVA,RANJANBHAI D. SHAH	
31601	FA/3302/2010	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	USHABEN SUNILBHAI BHOSLE,SUNIL BABURAO BHOSLE	RULE SERVED,MR MTM HAKIM
31602	FA/3303/2010	09/03/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VC THOMAS	SANJAYBHAI VALKUBHAI KHUMAN,ASHABEN @ ARUNABEN SANJAYBHAI KHUMAN,NUBIR HARPALSINH SANJAYBHAI KHUMAN, MINOR, THROUGH ASHABEN,VALKUBHAI BALUBHAI KHUMAN,LILABEN VALKUBHAI KHUMAN,MINOR NARENDRA VALKUBHAI KHUMAN, THROUGH VALKUBHAI BALUBHAI,MANUBHAI PUNJABHAI CHELANA,NATIONAL INSURANCE COMPANY LTD,BALKRISHNADAS TULSIDAS DEVMURARI	,RULE SERVED,MR NAGESH C SOOD,MR HRIDAY BUCH
31603	FA/3304/2010	09/03/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VC THOMAS	NARESHBHAI @ HARESHBHAI PREMJIBHAI GONDALIA,MANUBHAI PUNJABHAI CHELANA,NATIONAL INSURANCE COMPANY LTD,BALKRISHNADAS TULSIDAS DEVMURARI	RULE SERVED,MR NAGESH C SOOD,MS BHARTI H RANA,MR ANKUR Y OZA,HCLS COMMITTEE
31604	FA/3305/2010	09/03/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VC THOMAS	RAMBHAI @ RAMJIBHAI MOHANBHAI RUPAPARA,MANUBHAI PUNJABHAI CHELANA,NATIONAL INSURANCE COMPANY LTD,BALKRISHNADAS TULSIDAS DEVMURARI	RULE SERVED,RULE UNSERVED,MR NAGESH C SOOD
31605	FA/3306/2010	09/03/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VC THOMAS	DEVJIBHAI LAVABHAI SELADIA,MANUBHAI PUNJABHAI CHELANA,NATIONAL INSURANCE COMPANY LTD,BALKRISHNADAS TULSIDAS DEVMURARI	RULE NOT RECD BACK,RULE SERVED,MR NAGESH C SOOD
31606	FA/3308/2010	18/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISH RAMABHAI,	MR KM SHETH
31607	FA/3309/2010	18/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI PURUSOTTAMDAS,ARVINDBHAI BHAILALBHAI,BALVANTBHAI VITHALBHAI PATEL,MANUBHAI VITHALBHAI PATEL	MR KM SHETH
31608	FA/3310/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITENDRAKUMAR MANIBHAI,RAMANBHAI DAHYABHAI,MADHUBEN WD/O.DECEASED RAMANBHAI,BHAVIK S/O.DECEASED RAMANBHAI,HETAL D/O.DECEASED RAMANBHAI,ALPA D/O.DECEASED RAMANBHAI,CHHOTABHAI DAHYABHAI PATEL	,RULE SERVED
31609	FA/3311/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANSHYAMBHAI CHAMPAKBHAI,	MR KM SHETH
31610	FA/3312/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI VITHALBHAI,	MR KM SHETH
31611	FA/3313/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI MOHANBHAI,	UNSERVED EXPIRED (R)
31612	FA/3314/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI BHALABHAI,	MR KM SHETH
31613	FA/3315/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI ISHWARBHAI,	MR KM SHETH

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31614	FA/3316/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI SHANTILAL,	RULE SERVED
31615	FA/3317/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MAGANBHAI,	MR KM SHETH
31616	FA/3318/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI RAVJIBHAI,GIRISHKUMAR RAVKIBHAI	MR KM SHETH
31617	FA/3319/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI SHIVABHAI,	MR KM SHETH
31618	FA/3320/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI AMBALAL,RAMESHBHAI AMBALAL	MR KM SHETH
31619	FA/3321/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI VITHALBHAI,	MR KM SHETH
31620	FA/3322/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI SOMABHAI,	UNSERVED EXPIRED (R)
31621	FA/3323/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHKUMAR SHANKARLAL,SANTOKBEN SHANKARLAL DECD. THRO' HEIRS,JAGDISHKUAR SHANKARLAL,JASHODABEN SHANKARLAL	,RULE SERVED
31622	FA/3324/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJIBEN KESHABHAI,PARSHOTTAMBHAI NARANBHAI	RULE SERVED
31623	FA/3325/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR MANEKLAL,PIUSHKUMAR JITUBHAI	MR KM SHETH
31624	FA/3326/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAIYALAL AMBALAL,MUKESHKUMAR AMBALAL	RULE SERVED
31625	FA/3327/2010	27/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BUDHABHAI GULABBHAI NAYAK,MANJIBEN BUDHABHAI NAYAK,AIYUB ABDUL SATTAR GHANCHIBHAIDELETED AS PER CT DT.21.10.10,MOHAMMAD YUSUF AIYUB GHANCHIBHAI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
31626	FA/3329/2010	12/01/2015	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DINESHBHAI G PATEL,MANJULABEN WD/O DINESHBHAI G PATEL,NEELAMBHAI DINESHBHAI PATEL,BHUMIBEN DINESHBHAI PATEL,RAVI DINESHBHAI PATEL,SHANTABEN GOPALBHAI PATEL,MADANSING DIWANSING THAMAR (PRAJAPATI SARDARJI)	,DELETED,MR.HIREN M MODI
31627	FA/3330/2010	19/11/2010	TULSIRAM SHIVRAM MAHLA,	MR SAURABH M PATEL	SUNILKUMAR MANUBHAI DESAI,NIKUNJKUMAR MANUBHAI DESAI	
31628	FA/3338/2010	18/11/2010	MANIBEN @ MADHUBEN MANIGIR,	MS.KHUSHBOO AAKASH SHETH	MANIGIR MOHANGIR,	MR DHAWAN M JAYSWAL
31629	FA/3340/2010	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL MANILAL HARJIVANDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31630	FA/3341/2010	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	RATANBHAI TEJAJI GADHVI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31631	FA/3342/2010	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	NAVALBHAI KESARBHAI GADHVI,VINABEN NAVALBHAI GADHVI,BHARATBHAI NAVALBHAI GADHVI,ASHOKBHAI NAVALBHAI GADHVI,JANAKBEN NAVALBHAI GADHVI,JAGRUTIBEN NAVALBHAI GADHVI,JAGDISHBHAI NAVALBHAI GADHVI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,MR YATIN SONI
31632	FA/3343/2010	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL DASHRATHBHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,BHOOMI M THAKORE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31633	FA/3344/2010	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL HARIBHAI MOTIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31634	FA/3345/2010	15/06/2015	GENERAL MANAGER,	MR AJAY R MEHTA	BHIKHABHAI RUPSINHBHAI GADHVI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
31635	FA/3347/2010	09/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI FULABHAI CHAUDHARI,SHANKERBHAI FULABHAI CHAUDHARI,VALJIBHAI FULABHAI,RAIBEN FULABHAI CHAUDHARI,SURAJBEN CHAUDHARI,DAHIBEN CHAUDHARI,KANTABEN VISHNUBHAI CHAUDHARI,PURIBEN CHAUDHARI,RAMIBEN BABABHAI CHAUDHARI	RULE NOT RECD BACK,MR AV PRAJAPATI
31636	FA/3348/2010	09/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHIBEN RANCHHODBHAI CHAUDHARI,KHODABHAI RANCHHODBHAI CHAUDHARI,UMABEN RANCHHODBHAI CHAUDHARI,RAIBEN RANCHHODBHAI CHAUDHARI,CHEHARBEN RANCHHODBHAI CHAUDHARI	RULE NOT RECD BACK
31637	FA/3349/2010	09/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALJIBHAI MASOTBHAI CHAUDHARI,MINABEN MASOTBHAI CHAUDHARI,KANKUBHAI MASOTBHAI CHAUDHARI,DAHIBEN MASOTBHAI CHAUDHARI,SOTIBEN MASOTBHAI CHAUDHARI	RULE NOT RECD BACK,MR AV PRAJAPATI
31638	FA/3350/2010	09/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHOABHAI FULJIBHAI CHAUDHARI,SHANKERBHAI CHAUDHARI,VALJIBHAI CHAUDHARI,RAIBEN CHAUDHARI,SURAJBEN CHAUDHARI,DAHIBEN CHAUDHARI,KANTABEN CHAUDHARI,VISHNUBHAI CHAUDHARI,PURIBEN CHAUDHARI,RAMIBEN BABABHAI CHAUDHARI	RULE NOT RECD BACK,MR AV PRAJAPATI
31639	FA/3351/2010	09/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI SHAMJIBHAI CHAUDHARILEGAL HEIRS SHAMJI D CHAUDHARI,	MR AV PRAJAPATI
31640	FA/3352/2010	09/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITIBN CHAUDHARI,AMBABEN CHAUDHARI,RAIBEN CHAUDHARI,MINABEN CHAUDHARI,SURAJBEN CHAUDHARI,DAHIBEN CHAUDHARI,KHODABHAI CHAUDHARI,SHANKARBHAI FULABHAI CHAUDHARI,VISHNUBHAI CHAUDHARI,PURIBEN,RAMIBEN CHAUDHARI	RULE NOT RECD BACK,MR AV PRAJAPATI
31641	FA/3354/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULCHANDBHAI AMICHANDBHAI CHAMAR THROUGH HIS ADMINISTRATOR,	MR AV PRAJAPATI
31642	FA/3355/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAGRAMBHAI RAMSANGHBHAI CHAUDHARI,	MR AV PRAJAPATI
31643	FA/3356/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMBHAI BABUBHAI CHAUDHARI,DAHIBEN BABUBHAI CHAUDHARI	MR AV PRAJAPATI
31644	FA/3357/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI SHIVABHAI CHAMAR,MOTIBHAI SHIVABHAI CHAMAR,RAMJIBHAI SHIVABHAI CHAMAR,KANTIBHAI SHIVABHAI CHAMAR	MR AV PRAJAPATI
31645	FA/3358/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI BHAGWANBHAI CHAUDHARI,	MR AV PRAJAPATI
31646	FA/3359/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI PRABHUDAS CHAUDHARY,	MR AV PRAJAPATI
31647	FA/3360/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULJIBHAI DHANJIBHAI CHAUDHARI THRO'ADMINISTRATOR,GANESHBHAI DHANJIBHAI CHAUDHARI,MAHADEVBHAI DHANJIBHAI CHAUDHARI THROUGH ADMINISTRATOR	RULE NOT RECD BACK,MR AV PRAJAPATI
31648	FA/3361/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI BHAGAWANBHAI CHAUDHARY,	MR AV PRAJAPATI
31649	FA/3362/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGBHAI MOGHJIBHAI CHAUDHARI,	MR AV PRAJAPATI

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31650	FA/3363/2010	09/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI KUBERBHAI CHAUDHARI,	RULE NOT RECD BACK
31651	FA/3364/2010	05/04/2011	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECEASED NIMISHBHAI GAUR, PRAGNABEN NIMISH,MINOR SAMARIKABEN NIMISHBHAI GAUR, THROUGH PRAGNABEN N GAUR,MINOR ARUSIBEN NIMISHBHAI GAUR, THROUGH PRAGNABEN N GAUR,RAMESHVARPRASAD JAGANNATHJI GAUR,DURGADEVI RAMESHVARPRASAD GAUR,JAYANTIBHAI CHATURBHAI PATEL	NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
31652	FA/3369/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGD. OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	SATHWARA KANIYALAL BHIKHALAL,SATHWARA SAROJBEN KANIYALAL,CHAVDA POPATJI BHAVANJI	RULE SERVED,MR RJ GOSWAMI
31653	FA/3370/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGD. OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	THAKOR RANJANBEN WD/O RAMTUJI DHIRAJI,THAKOR CHJANDRIAKBEN RAMTUJI, THROUGH THAKOR RANJANBEN,THAKOR DIRAJI SUJAJI,THAKOR SHANTABEN DIRAJI,CHAVDA POPATJI BHAVANJI	,RULE SERVED,MR RJ GOSWAMI
31654	FA/3371/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	TARABEN WD/O RAJESHBHAI KANTIBHAI VAGHARI,MINOR PARASBEN THROUGH KANTIBHAI SHIVABHAI,KANTIBHAI SHIVABHAI VAGHARI,LALIBEN KANTIBHAI VAGHARI,RAMJIBHAI KANTIBHAI VAGHARI,CHAVDA POPATJI BHAVANJI	,RULE SERVED,MR RJ GOSWAMI,MR. YOGENDRA THAKORE
31655	FA/3372/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	GALBABEN WD/O THAKOR JOITAJI BHIKHAJI,MINOR ANCHALBEN THROUGH GALBABEN,MINOR ASHISHKUMAR THROUGH GALBABEN,BHARATJI BHIKHAJI THAKOR,LAXMANJI BHIKHAJI THAKOR,KESARBEN BHIKHAJI THAKOR,BHIKHAJI HALAJI THAKORE,CHAVDA POPATJI BHAVANJI	RULE SERVED,MR RJ GOSWAMI,MR. YOGENDRA THAKORE
31656	FA/3373/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	THAKOR GAMBHIRJI GANDAJI,THAKOR LAXMANJI GANDAJI,THAKOR GADAJI GANDAJI,CHAVDA POPATJI BHAVANJI	RULE SERVED,MR RJ GOSWAMI,MR. YOGENDRA THAKORE
31657	FA/3374/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	GIVTIBEN W/O AMARSINH RAGHUJI SODHANI,AMARSINH RAGHUJI SODHA,BHIKHAJI AMARSINH SODHA,CHAVDA POPATJI BHAVANJI	RULE SERVED,MR RJ GOSWAMI,MR. YOGENDRA THAKORE
31658	FA/3375/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGD. OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	CHAVDA MINABEN WD/O VIJAYSINH TAKHUJI,CHAVDA ASUBA WD/O TAKHUJI SHIVAJI,CHAVDA POPATJI BHAVANJI	MR RJ GOSWAMI,MR JIGAR G GADHAVI
31659	FA/3376/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGD. OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	DRAUPATIDEVI WD/O ASHOK RAJNARAYAN YADAV,MINOR SHALINIBEN ASHOKKUMAR YADAV, THROUGH DRAUPATIDEVI,CHAVDA POPATJI BHAVANJI	RULE SERVED,MR RJ GOSWAMI,MR. YOGENDRA THAKORE
31660	FA/3377/2010	19/11/2010	NATIONAL INSURANCE CO LTD, REGD. OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	YUSUF HAGI GHANCHI,HASANBHAI JAKUBHAI,DUDHIBEN @ RUDI MERKHI	
31661	FA/3378/2010	19/11/2010	JAGDISHBHAI TAPUBHAI DAFDA,URMIBEN JAGDISHBHAI DAFDA,JYOTSNABEN JAGDISHBHAI DAFDA,ASHOK @ KISHOR JAGDISHBHAI DAFDA,SONABEN TAPUBHAI DAFDA	MR ASHISH M DAGLI	SHIVABHAI DHIRUBHAI, OWNER OF VEHICLE RIKSHAW GJ-4-U-7734,NEW INDIA INSURANCE COMPANY LTD.	
31662	FA/3384/2010	10/04/2019	NAZERABANU WD/O LIYAKATALI KADRI,MOHSIN LIYAKATALI KADRI,RIFAKATALI LIYAKATALI KADRI,AMINABIBI MOTHER OF LIYAKATALI INAYATALI KADRI	MR MTM HAKIM	PATEL MANOJKUMAR SHANKERBHAI,M/S GANDHI TRAVELS,UNITED INDIA INSURANCE COMPANY LIMITED	RULE SERVED,(MR MAULIK J SHELAT)
31663	FA/3388/2010	16/11/2010	BHAVNAGAR MUNICIPAL CORPORATION THRO'MUNICIPAL CORPORATION,MEDICAL OFFICER HEALTH BRANCH	MR HS MUNSHAW	RATANBEN JASMATBHAI THROUGH HEIRS,MANSUKH DAMJIBHAI SARDHARA,RAJUBHAI DAMJIBHAI SARDHARA	,MR YV SHAH
31664	FA/3389/2010	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADHU NARANDAS GIRDHARDAS,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL

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31665	FA/3390/2010	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NADIYA RANCHHODBHAI JETHABHAI,	UNSERVED EXPIRED (R)
31666	FA/3391/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NADIYA JIVANBHAI MOHANBHAI,	
31667	FA/3392/2010	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NADIYA CHHAGANBHAI LAKHABHAI,	
31668	FA/3393/2010	06/12/2010	PUSHPASINH JASWANTSINH CHHASATIA,MINOR BHADRASINH PUSHPASINH CHHASATIA, THROUGH PUSHPASINH,MINOR HARDIKSINH PUSHPASINH CHHASATIA, THROUGH PUSHPASINH	MS ANU S VERMA	NARENDRABHAI RATILAL PATEL, OWNER,NATIONAL INSURANCE CO	
31669	FA/3394/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHSINBHAI KADARBHAI	
31670	FA/3395/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NURBEG MAZHAR HUSAIN	GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
31671	FA/3396/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,TABASSUM JHA NURBEG	
31672	FA/3397/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SALIM BAWA MIYA KADRI'S PAVARDAR MOHAMMAD SIDDIK	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
31673	FA/3398/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SAKIL'S GUARDIAN & FRIEND BAVAMIYA B KADRI	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
31674	FA/3399/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHAMMAD SALIM BAWA MIYA KADRI'S PAVARDAR MOHAMMAD	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
31675	FA/3400/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SATTAR BAVA MIYA INAMDAR	
31676	FA/3402/2010	28/12/2010	RANJANBA WD/O JENUSINH BHUPATSINH PARMAR,CHAKUBA JEBUSINH PARMAR (MINOR),BHUPATSINH TALATSINH PARMAR,NANDUBHA BHUPARSINH PARMAR	(MR LM CHHABLANI)	RAMI BAKABHAI MOHANBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION - MANAGER	,MRS VASAVDATTA BHATT
31677	FA/3403/2010	22/11/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAROJBEN CHIMANLAL,RAJESHBHAI CHIMANLAL PATEL,ATULKUMAR CHIMANLAL PATEL	
31678	FA/3404/2010	23/11/2010	DEFENSE ESTATE OFFICER,	MR PS CHAMPANERI	LEGAL HEIRS OF DECEASED MANUBHAI MOTIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
31679	FA/3405/2010	23/11/2010	DEFENSE ESTATE OFFICER,	MR PS CHAMPANERI	ROHITBHAI MOHANBHAI PATEL,NIRANJANBHAI MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
31680	FA/3406/2010	23/11/2010	DEFENSE ESTATE OFFICER,	MR PS CHAMPANERI	JORAVARSING NAVALSING,DHANIBEN ABHESING,SPECIAL LAND ACQUISITION OFFICER	
31681	FA/3407/2010	23/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	DODIYA HIMATSINH NANSINH,DODIYA NATVARSINH HIMATSINH,DODIYA ANUPSINH HIMATSINH,DODIYA AAVNATHSINH HIMATSINH,DODIYA SHANKARSINH HIMATSINH,DODIYA UPENDRASINH HIMATSINH,DODIYA KIKABEN HIMATSINH,DODIYA SHOBHANABEN HIMATSINH,DODIYA HIRABEN HIMATSINH,DODIYA ANANDIBEN HIMATSINH	,MR SK PATEL

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31682	FA/3408/2010	23/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HIRABHAI MOTIBHAI PATEL,	MR SK PATEL
31683	FA/3409/2010	23/11/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	FATABHAI AMBALAL SINCE DIED HIS LEGAL HEIRS,CHANDABEN WIDOW OD DECEASED FATABHAI AMBALAL CHAUHAN,SPECIAL LAND ACQUISITION OFFICER	
31684	FA/3410/2010	23/11/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	ATABHAI NATHABHAI (DIED DURINGTHE PENDENCY OF LAR),LAXMIBEN ATABHAI SINCE DIED THOUGHT HIS L.HEIRS,PRABHABEN ATABHAI HEIRS OF LAXMIBEN ATABHAI,MAHOTBHAI ATABHAI HEIRS OF LAXMIBEN ATABHAI,DINESHBHAI ATABHAI HEIRS OF LAXMIBEN ATABHAI,SPECIAL LAND ACQUISITION OFFICER	
31685	FA/3411/2010	23/11/2010	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	FATESANG AMBALAL SINCE DIED HIS LEGAL HEIRS,CHANDABEN WIDOW OF DECEASED FATESANG AMBALAL CHAUHAN,SPECIAL LAND ACQUISITION OFFICER	
31686	FA/3412/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	DESAI VARVABHAI MAIJIBHAI,	MR AMIT C NANAVATI
31687	FA/3413/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL PURIBEN JIVANBHAI SHIVRAM,	
31688	FA/3414/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL UMEDBHAI SHIVRAM,	
31689	FA/3415/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL MOHANBHAI SHIVRAM,	
31690	FA/3416/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL HIRABHAI JIVRAM,PATEL AMTHABHAI JIVRAM	
31691	FA/3417/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL JAGJIVAN MAFATLAL,PATEL BHARATBHAI MAFATLAL	MR AMIT C NANAVATI
31692	FA/3418/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL VISHNUBHAI GODADBHAI ADMIN. OF KABUTARKHANA,	MR AMIT C NANAVATI
31693	FA/3419/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL PRABHURAM JIVRAM,	RULE SERVED
31694	FA/3420/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL MAGANBHAI RANCHHODBHAI,	
31695	FA/3421/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	VISHNUBHAI GODADBHAI PATEL,	MR AMIT C NANAVATI
31696	FA/3422/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL DAHYABHAI ISHWARBHAI,	MR AMIT C NANAVATI
31697	FA/3423/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL KANKUBEN WD/O GODADBHAI VIRAMBHAI,PATEL GEETABEN GODADBHAI	
31698	FA/3424/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	THAKOR BABUBEN AMBALAL LRS' OF THAKOR AMBARAM SIVAJI,THAKOR SITABEN AMBALAL,THAKOR VAJIBEN AMBALAL,THAKOR JIVANBHAI AMBALAL,THAKOR RAMESHBHAI AMBALAL,THAKOR MATHURBHAI AMBALAL,THAKOR KRISHNABEN AMBALAL,THAKOR SARASWATIBEN AMBALAL	
31699	FA/3425/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL BABABHAI GOBARDAS,	RULE UNSERVED
31700	FA/3426/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLATSINH ISHWARSINH MAHIDA,	MR NIRAV C THAKKAR
31701	FA/3427/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAKUMAR AMBASHANKAR BHATT,	MR NIRAV C THAKKAR
31702	FA/3428/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH NAHARSINH BHARTHANIYA,	MR NIRAV C THAKKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31703	FA/3429/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRASINH CHHATRASINH,	MR NIRAV C THAKKAR
31704	FA/3430/2010	23/11/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	TRIKAMBHAI MOHANBHAI RANK SINCE DECD. THROUGH HEIRS,JAYANTILAL TRIKAMBHAI RANK,DAMJIBHAI TRIKAMBHAI RANK,KADVABHAI TRIKAMBHAI RANK,BHIMJIBHAI TIKAMBHAI RANK,RAMESHBHAI TRIKAMBHAI RANK,JAMNABEN TRIKAMBHAI RANK,STATE OF GUJARAT	,(MR HM PRACHCHHAK)
31705	FA/3431/2010	23/11/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	CHHAGANBHAI TAKKARSINH SINGHALA,STATE OF GUJARAT	,(MR HM PRACHCHHAK)
31706	FA/3432/2010	23/11/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	UKABHAI JIVABHAI VAGHASIA,STATE OF GUJARAT	,(MR HM PRACHCHHAK)
31707	FA/3433/2010	23/11/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	GODHAN BABUBHAI KHANERIA,STATE OF GUJARAT	,(MR HM PRACHCHHAK)
31708	FA/3434/2010	23/11/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	CHANDULAL BABUBHAI KHANERIA,STATE OF GUJARAT	,(MR HM PRACHCHHAK)
31709	FA/3435/2010	23/11/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	SHAMBHUBHAI JAMNADAS RANK,STATE OF GUJARAT	,(MR HM PRACHCHHAK)
31710	FA/3436/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JETHABHAI DEVABHAI,	
31711	FA/3437/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABEN KHEMABHAI,	
31712	FA/3438/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI JOITABHAI,PATEL JESANGBHAI JOITABHAI	
31713	FA/3439/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GIRISHKUMAR SHIVABHAI,	
31714	FA/3440/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI ISHWARBHAI,PATEL BHARATBHAI ISHWARBHAI PUNJABHAI,PATEL VINUBHAI JESINGBHAI	
31715	FA/3441/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI DAHYABHAI,	
31716	FA/3442/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHVINBHAI RANCHHODBHAI,	
31717	FA/3443/2010	01/03/2012	NISHARBHAI ABDULMAJID BHATUK,SALMABEN NISHARBHAI BHATUK,MINOR NAUMAN NISHARBHAI BHATUK,MINOR ULFAT NISHARBHAI BHATUK	(MR PARESH M DARJI)	UNITED INDIA INSURANCE COMPANY,	RULE SERVED
31718	FA/3445/2010	28/02/2012	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI,MS HINA DESAI	MAHENDRASINH LAKSHMANSINH GOHIL @ LALO, DECEASED THROUGH,MANJULABEN LAKSHMANSINH GOHIL,MUNIRBHAI UMARBHAI SAIYAD,UMAROBIBI ABDULMAJID MUNSHI	RULE SERVED BY DS,MR.HIREN M MODI
31719	FA/3446/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAFURBHAI AMIJI,	MR MM SAIYED
31720	FA/3447/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAYJI AMIJI,	MR MM SAIYED
31721	FA/3448/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI CHHOTABHAI KOLI,LALITABEN BHIKHABHAI KOLI,MANIBEN BHIKHABHAI KOLI,MANHARBHAI BHIKHABHAI KOLI	,MR TRILOK J PATEL
31722	FA/3449/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JEKANBHAI CHHAGANBHAI,	RULE SERVED
31723	FA/3450/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIKABHAI CHHOTABHAI TADBADA,	UNSERVED EXPIRED (R)
31724	FA/3451/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARSINH AMRSINH THAKORE,	UNSERVED EXPIRED (R)

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31725	FA/3452/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARSHOTTAMBHAI ZAVERBHAI KOLI,	RULE SERVED
31726	FA/3453/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATANKUWARBA RAMSINH CHAUHAN,	RULE SERVED
31727	FA/3456/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOKALBHAI DABHAIBHAI THROUGH LEGAL HEIRS,JESANGBHAI GOKALBHAI,PUNABHAI GOKALBHAI,PRATAPBHAI GOKALBHAI	,MR MM SAIYED
31728	FA/3458/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPKUMAR KHUMANSINH SIDHA,	MR MM SAIYED
31729	FA/3459/2010	24/11/2010	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	MAHENDRASINH NATUBHA PARMAR,KANCHANBHA MAHENDRASINH PARMAR,BHARTIBHA MAHENDRASINH PARMAR,PRITVIRAJSINH MAHENDRASINH PARMAR	
31730	FA/3460/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI MAHIJIBHAI,	MR MM SAIYED
31731	FA/3462/2010	29/02/2012	THE NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PRAVINBHAI KHODABHAI TALAVIYA,GANUBEN JAYANTIBHAI, HEIR OF LATE JAYANTI MAGANBHAI SOLANKI,NATHURAM ANANDRAM HARYANI	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
31732	FA/3463/2010	09/12/2010	SUNITABEN WD/O RAKESHKUMAR RAMRAJ YADAV,RINABEN RAKESHKUMAR YADAV(MINOR) THROUGH SUNITABEN R YADAV,MITU RAKESHKUMAR YADAV (MINOR)THROUGH SUNITABEN R YADAV,NIRMA RAKESHKUMAR YADAV(MINOR)THROUGH SUNITABEN R YADAV,DHANIYADEVI WD/O RAMRAJ YADAV	MR R.K.MANSURI	DASHRATHJI SATUJI CHAVDA,JAYESHKUMAR HIRABHAI MISTRY,RELIANCE GENERAL INSURANCE COMPANY LTD	
31733	FA/3464/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAIYUDDIN VAKHATSANG RAJ,	MR MM SAIYED
31734	FA/3465/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI PARSOTTAMBHAI,	
31735	FA/3467/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI AMBALAL,	
31736	FA/3468/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBA D/O PRATAPSANG DIPSANG,	
31737	FA/3469/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAKHATSING BHAIBAWA,	
31738	FA/3470/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITBHAI RAMESHBHAI PATEL,	
31739	FA/3474/2010	09/12/2010	NAYAK NEELABEN WD/O NARESHKUMAR PRABHASHANKER,NAYAK SHIVANG NARESHKUMAR	MR TEJAS P SATTA,MR JAYESH V PATEL	JOSHI GANPATBHAI DHARMAJI,IFCO TOKIYO GENERAL INSURANCE CO LTD MEHSANA,PREMKUMAR ALIAS PRAVIN ALIAS BAVO KANTILAL PARMAR,NAYAK SHARDABEN WD/O NAYAK PRABHASHANKER LILADHAR	
31740	FA/3476/2010	30/12/2010	THE NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	JIVRAJ NARANBHAI,GANUBEN JAYANTIBHAI, HEIR OF LATE JAYANTI MAGANBHAI SOLANKI,NATHURAM ANANDRAM HARYANI	NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
31741	FA/3479/2010	29/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR RAYAJI KHODAJ,	MR AV PRAJAPATI
31742	FA/3480/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR MELAJI DHULAJI GALABJI,	
31743	FA/3481/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR PRATAPJI BECHARAJI,	MR AV PRAJAPATI

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31744	FA/3482/2010	29/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR PUNAJI BABAJI,	RULE SERVED
31745	FA/3483/2010	29/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR DAHYAJI AMTHAJI,	RULE SERVED
31746	FA/3484/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SINDHI NATHUMIYA KHANUMIYA,	
31747	FA/3485/2010	29/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR DHULAJI KHODAJI,	RULE SERVED
31748	FA/3486/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SINDHI TAJUMIYA UMARMIYA,	UNSERVED EXPIRED (R)
31749	FA/3487/2010	29/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SINDHI DARIYAMIYA RAMJANMIYA,	UNSERVED EXPIRED (R)
31750	FA/3488/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR AJAMALJI LAXMANJI,	
31751	FA/3489/2010	29/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR RUPAJI RAVATAJI,	UNSERVED EXPIRED (R)
31752	FA/3490/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMAD MOHMED PATEL,SHABBIR ISMAIL AHMAD,HARUN ISMAIL AHMAD,IMTIYAZ ISMAIL AHMAD,ABEDA D/O ISMAIL AHMAD,IDRIS ISMAIL AHMAD,SHAUKAT ISMAIL AHMAD,HANIF ISMAIL AHMAD,MUSTAK ISMAIL AHMAD,KULSUMA AIYUB ISMAIL	,RULE SERVED
31753	FA/3491/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABHRAM MOHMED ADAM, BASHIR ABHRAM MOHMED,	
31754	FA/3492/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASMAL MOHMED ADAM,ABDULLAH ASMAL MOHMAD,AHMAD ASMAL MOHMAD,ADAM ASMAL MOHMAD,HASAN ASMAL MOHMAD,SHAKINABEN WD/O HASAN ASMAL,FATMABEN WD/O ADAM ASMAL,ILYAS ADAM ASMAL,FIROZA HASAN ASMAL,SIRAJ ADAM ASMAL,BILKISH HASAN ASMAL,IRFAN ADAM ASMAL,MOHSIN HASAN ASMAL,YUNUS ADAM ASMAL	
31755	FA/3493/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA HAJI VALI ADAM,	
31756	FA/3494/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISE ABHRAM,MEMUNABEN D/O IBRAHIM ISE,GULAM MOHMAD IBRAHIM	
31757	FA/3495/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF HAJI IBRAHIM ISMAIL, YAKUB IBRAHIM ISMAIL,	
31758	FA/3496/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSA HAJI ADAM,	RULE SERVED
31759	FA/3497/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAZIR GULAM MIRAZ,	MR KM SHETH
31760	FA/3498/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI ALI KALA,AMINABEN WD/O YAKUB ALI,AYESHABEN D/O YAKUB ALI,FATMABEN D/O YAKUB ALI,SIDDIKABEN D/O YAKUB ALI,BIBIBEN D/O YAKUB ALI,AHMED YAKUB ALI,ABBAS YAKUB ALI	
31761	FA/3499/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSABHAI ISAP SULEMAN,	
31762	FA/3500/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHMED BAGAS,	
31763	FA/3501/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADIQ VALI MOHMED,	
31764	FA/3502/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KRUSHNACHANDRA HARJIBHAI BHAGAT,MUKESHBHAI GOKALBHAI PATEL	MR KM SHETH
31765	FA/3503/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DILIPKUMAR SHASHIKANT THRO'POA HOLDER BHUPENDRA J BHAGAT,	MR KM SHETH

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31766	FA/3504/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GORDHANBHAI HARGOVINDBHAI PATEL THROUGH HEIRS,HASMUKHBHAI GORDHANBHAI PATEL,SURESHBHAI GORDHANBHAI PATEL,RAMESHBHAI GORDHANBHAI PATEL,BIPINCHANDRA GORDHANBHAI PATEL	,MR KM SHETH
31767	FA/3505/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAGJIVANBHAI PARAGBHAI BHAGAT,	MR KM SHETH
31768	FA/3506/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMESHBHAI GORDHANBHAI PATEL,	MR KM SHETH
31769	FA/3507/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	INDRAVADAN MAGANBHAI PATEL,	MR KM SHETH
31770	FA/3508/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DALSUKHBHAI CHHITABHAI BARIA,	MR KM SHETH
31771	FA/3509/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHBHAI CHUNILAL THRO'POA HOLDER RAMCHANDRA V PATEL,	MR KM SHETH
31772	FA/3510/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRAVADAN NARANBHAI PATEL,	MR KM SHETH
31773	FA/3511/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UKEDBHAI NURABHAI,	MR KM SHETH
31774	FA/3512/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SITABEN MELABHAI VASAVA L.R.OF DECD.MELABHAI J VASAVA,JASHODABEN RAMESHBHAI VASAVA L.R.OF DECD. MELABHAI J VASAVA,NIMESHBHAI RAMESHBHAI VASAVA L.R.OF DECD.MELABHAI J VASAVA,HITESHBHAI RAMESHBHAI VASAVA L.R.OF DECD. MELABHAI J VASAVA,SUMITRABEN MELABHAI VASAVA L.R.OF DECD.MELABHAI J VASAVA,MAHESHBHAI MELABHAI VASAVA L.R.OF DECD.MELABHAI J VASAVA,SHAKUNTLABEN MELABHAI VASAVA L.R.OF DECD. MELABHAI J VASAVA	MR KM SHETH
31775	FA/3513/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD.(THROGH ITS AUTHORISED S,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SAIYAD YUSUF SAIYAD AHMAD	GOVERNMENT PLEADER,RULE SERVED BY DS,RULE UNSERVED
31776	FA/3514/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,,STATE OF GUJARAT,SARABEGUM SAIYED MOHAMMAD QURESHI	
31777	FA/3515/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MUMTAZBEGUM SAIYED AHMED ALI UMAR	
31778	FA/3516/2010	23/11/2010	SAVABHAI GOVABHAI PARMAR,	MS BHAVIKA H KOTECHA	TALUKA DEVELOPMENT OFFICER,	
31779	FA/3517/2010	01/12/2011	DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	MR HS MUNSHAW	PUNABHAI NARSINHBHAI CHAUVATIA SINCE DECD. THROUGH HEIRS,NABUBEN PUNABHAI CHAUVATIA,ASHWIN PUNABHAI CHAUVATIA MINOR,DAYABEN PUNABHAI CHAUVATIA MINOR,VIJAY PUNABHAI CHAUVATIA MINOR,DISTRICT COLLECTOR,MAMLATDAR	,GOVERNMENT PLEADER,RULE SERVED,MR P P KASVALA
31780	FA/3518/2010	06/05/2011	ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LEGAL HEIRS OF DECEASED MANSUKHBHAI MOHANBHAI SIROYA, HANSA,MINOR JAY MANSUKHBHAI SIROYA, THROUGH HANSABEN M SIROYA,MINOR MOHIT MANSUKHBHAI SIROYA, THROUGH HANSABEN M SIROYA,MOHANBHAI RANCHHODBHAI SIROYA,SHANTABEN MOHANBHAI SIROYA,MILINBHAI RAMJIBHAI VEKARIA	RULE SERVED,MR ASHISH M DAGLI

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31781	FA/3519/2010	06/05/2011	ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LEGAL HEIRS OF DECEASED AJAYKUMAR AMRUTLAL JIKADIA, KALPANA,MINOR DIMPLE AJAYBHAI JIKADIA, THROUGH KALPANABEN JIKADIA,MINOR RIDHAM AJAYBHAI JIKADIA, THROUGH KALPANABEN JIKADIA,MINOR UTSAV AJAYBHAI JIKADIA, THROUGH KALPANABEN JIKADIA,MANJULABEN AMRUTLAL JIKADIA,MILINBHAI RAMJIBHAI VEKARIA	RULE SERVED,MR ASHISH M DAGLI
31782	FA/3520/2010	06/05/2011	ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LEGAL HEIRS OF DECEASED DILIPBHAI ISHWARLAL DAVE, SAROJBEN,MILINBHAI RAMJIBHAI VEKARIA	NOTICE SERVED BY DS,RULE SERVED,MR ASHISH M DAGLI
31783	FA/3522/2010	23/12/2010	NATUBHAI DEVJIBHAI KAMBHAD,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	DHIRUBHAI KANJIBHAI JETHWA,JAGJIVANBHAI DURLABJIBHAI MAKWANA,RANJITBHAI SHAMBUBHAI VALA	
31784	FA/3523/2010	13/06/2015	NARMADABEN NANULAL PATEL,	MR.HIREN M MODI	SHANKARLAL DHANAJI KOTAK,RAJKUMAR MANGILAL MAHETA,UNITED INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
31785	FA/3524/2010	13/06/2015	NANULAL MULCHANDJI PATEL,	MR.HIREN M MODI	SHANKARLAL DHANAJI KOTAK,RAJKUMAR MANGILAL MAHETA,UNITED INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
31786	FA/3525/2010	24/01/2011	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	NADIMHUSEN AHEMADBHAI GHORI,VIMALKUMAR DAHYABHAI VASAVA,SHILABEN ANILBHAI BHOKRE,SUYOG ANILBHAI BHOKRE,SARVARI ANILBHAI BHOKRE	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED
31787	FA/3526/2010	22/03/2012	ORIENTAL INSURANCE CO LTD, REGISTERED OFFICE AT ORIENTAL,	MR RAJNI H MEHTA	LALITABEN SURESHBHAI GAVIT,SAYNABEN KASUBHAI GAVIT,MINOR MEENABEN SURESHBHAI GAVIT,RAMABHAI SOMABHAI CHAUDHARY	MR JOY MATHEW
31788	FA/3527/2010	05/07/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,BHIKHAJI REVAJI THAKOR	GOVERNMENT PLEADER,MR KM SHETH
31789	FA/3528/2010	05/07/2011	GENERAL MANAGER,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,SAVDHANJI KALAJI THAKOR	GOVERNMENT PLEADER,MR KM SHETH
31790	FA/3529/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	AMINABAI SIDHIK,AKBAR SIDHIK,ROSHANBEN SIDHIK,HASHINA SIDHIK,BILKISH SIDHIK,YASMIN SIDHIK,GANDUBHAI GANGARAM KALARIYA	RULE SERVED,MS NIYATI K SHAH
31791	FA/3530/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JAKHIBEN MEGHJI PATEL,BABU MEGHJI PATEL,AMRUTBEN MEGHJI PATEL,GANDUBHAI GANGARAM KALARIYA	RULE SERVED,MS NIYATI K SHAH
31792	FA/3531/2010	11/05/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	LADUBEN JAYANTILAL SHETH,MUKESH JAYANTILAL SHETH,KIRANBEN JAYANTILAL SHETH,RAJESH JAYANTILAL SHETH,RACHANA JAYANTILAL SHETH,GANDUBHAI GANGARAM KALARIYA	RULE NOT RECD BACK,RULE SERVED
31793	FA/3532/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DAMJI VASTA DEVDA,GANDUBHAI GANGARAM KALARIYA	RULE SERVED
31794	FA/3533/2010	08/03/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	GOVIND MAVJI DUBADIYA,GANDUBHAI GANGARAM KALARIYA	RULE SERVED
31795	FA/3539/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KEVALBHAI DEVJIBHAI PATEL,	MR MD VAKIL
31796	FA/3540/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN CHATUR PATEL,	RULE SERVED,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31797	FA/3541/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHANJIBHAI VALJIBHAI,	RULE SERVED,MR MD VAKIL
31798	FA/3542/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UPADHYAY SHASHIKANT AMRUTLAL,	RULE SERVED,MR MD VAKIL
31799	FA/3543/2010	03/05/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMANBHAI THOBHANBHAI PATEL,	UNSERVED EXPIRED (R)
31800	FA/3545/2010	24/03/2011	ASHA JAYANT DALAL,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	PARASKUMAR JAYNARAYAN,M/S TRANSPORT CORPORATION OF INDIA,ORIENTAL INSURANCE CO,MAHENDRABHAI PRAHALADBHAI KHAMAR,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SUNIL B PARIKH,MR RITURAJ M MEENA
31801	FA/3546/2010	24/03/2011	PAVAN JAYANT DALAL,	MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH	PARASKUMAR JAYNARAYAN,M/S TRANSPORT CORPORATION OF INDIA,ORIENTAL INSURANCE CO,MAHENDRABHAI PRAHALADBHAI KHAMAR,NATIONAL INSURANCE CO LTD	,NOTICE SERVED,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SUNIL B PARIKH,MR RITURAJ M MEENA
31802	FA/3548/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	MAHESHKUMAR TRIBHOVANBHAI,	
31803	FA/3549/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	BHAGAWATIPRASAD TRIBHOVANBHAI,	
31804	FA/3550/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	KAMLASHANKAR RAMCHANDRA,	
31805	FA/3551/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	BHAGUBHAI @ BHAGAWANDAS PARSOTTAM,	
31806	FA/3552/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	RATILAL GANGARAM (DECEASED),PARVATIBEN NARAN THAKAR W/O KALYANJI GANGARAM (DECEASED)	
31807	FA/3553/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	GIRJASHANKAR PRABHUSHANKAR,	
31808	FA/3554/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	DHULABHAI GAMBHIRBHAI RATHOD,	
31809	FA/3555/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	BHANUPRASAD TRIBHOVANBHAI,	
31810	FA/3556/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	JAGDISHBHAI NARAYANBHAI,	
31811	FA/3557/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	SUMANTKUMAR THAKORLAL PATEL,	
31812	FA/3558/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	DINESHKUMAR THAKORLAL PATEL,	
31813	FA/3559/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	WD/O JASHODABEN HIRALAL,	
31814	FA/3560/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	THAKORBHAI MAGANBHAI ETC.,	
31815	FA/3561/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	NARHARIBHAI CHHABILDAS THAKOR,	
31816	FA/3562/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	DHARMENDRAKUMAR PRAHALADBHAI TRIBHOVAN THAKOR,	
31817	FA/3563/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	KRISHNARAM TRIBHOVANBHAI,	

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31818	FA/3564/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	KESHRISINH MANGALBHAI TRIBHOVAN,	
31819	FA/3565/2010	15/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMDA NIGAM LTD	GOVERNMENT PLEADER	BHAIJIBHAI PUNJABHAI PADHIYAR,	
31820	FA/3566/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVBHAI PREMABHAI,	
31821	FA/3567/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI JESANGBHAI,	
31822	FA/3568/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILBHAI MUSABHAI POA OF MUSA UMAR KADU,	
31823	FA/3569/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI ADAMBHAI PATEL,	
31824	FA/3570/2010	09/07/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI JESANGBHAI,	
31825	FA/3571/2010	18/11/2010	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KANJIBHAI MAHADEVBHAI,RABARI DHARAMSHIBHAI MAHADEVBHAI	
31826	FA/3572/2010	18/11/2010	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LADUBEN WD/O KARMANBHAI HARIBHAI,RABARI KANJIBHAI KARMANBHAI,RABARI RAGHUBHAI KARMANBHAI,RABARI GANGABEN D/O KARMANBHAI,RABARI JALABEN D/O KARMANBHAI	
31827	FA/3573/2010	18/11/2010	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LILUBEN MEGHABHAI,	
31828	FA/3574/2010	18/11/2010	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	RABARI CHEHARBHAI MADHABHAI, HROUGH LEGAL HEIR RABARI VIHA,	
31829	FA/3575/2010	18/11/2010	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	SEDHAJI @ SAVDHANJI NATHAJI,	
31830	FA/3576/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MUSTUFA IBRAHIMBHAI KAZI,KHUTEJABIBI MUSTUFA KAZI	
31831	FA/3577/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,RASULBHAI ABDULBHAI LAKDAWALA	
31832	FA/3578/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,CHANDUBHAI RANCHHODBHAI TAILOR	
31833	FA/3579/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICE,STATE OF GUJARAT,YAQUB MOHAMMAD ALI	
31834	FA/3580/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SHANKERLAL CHHAGANLAL RANA	
31835	FA/3581/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,NATHIBEN SHIVLAL RANA	
31836	FA/3582/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SHARIFBHAI IBRAHIMBHAI FRUITWALA	
31837	FA/3583/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HASANBHAI IBRAHIM FRUITWALA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31838	FA/3584/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MIYA MOHAMMADBHAI IBRAHIMBHAI	
31839	FA/3585/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GULAM KADARBHAI IBRAHIMBHAI FRUTIWALA	
31840	FA/3586/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL MAZIDBHAI IBRAHIM FRUITWALA	
31841	FA/3587/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,YUSUFBHAI IBRAHIM FRUITWALA	
31842	FA/3588/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,AIYUB IBRAHIM FRUITWALA	
31843	FA/3589/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ISMAIL HASANBHAI SHAIKH	
31844	FA/3590/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ABDUL SATTAR HASAN SHAIKH	
31845	FA/3591/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITALA CHIMAN,	
31846	FA/3592/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI NARMDA WD\O MANOR KALUDA,BHAILA KALUDA ALIAS BHARMAL KALUDA	
31847	FA/3593/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI MAJI WD\O DHEDIA RAMSANG'S HEIR MAGANBHAI RAMSANG,	
31848	FA/3594/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TALUBEN BAVA,	
31849	FA/3595/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAUNDARIA NATHIA,	
31850	FA/3596/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMLA BAVLA,	
31851	FA/3597/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MELIYA RESHMA,DAHYABHAI MELIYA,JAMOL RESHMA	
31852	FA/3598/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI MANUBEN BHURIYABHAI,	
31853	FA/3599/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VECHAN BARSANG,	
31854	FA/3600/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBERBHAI DEVALBHAI,SOMABHAI DEVALBHAI ALIA DIVACHIYABHAI,BABUBHAI DEVALBHAI	
31855	FA/3601/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAUSHIKBHAI SHANABHAI,	
31856	FA/3602/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRABHAI DESAIBHAI,	
31857	FA/3603/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANUBEN KIRITCHANDRA,	
31858	FA/3604/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI LAXMI AMBALAL MULJIBHAI,	
31859	FA/3605/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM RANCHHODBHAI PATEL,	

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31860	FA/3606/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI DAHYABHAI,	
31861	FA/3607/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI BHAGWANBHAI,	
31862	FA/3608/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHCHANDRA MULJIBHAI PATEL,	
31863	FA/3609/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI RANCHHODBHAI PATEL,	
31864	FA/3610/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI SHANABHAI PATEL,	
31865	FA/3611/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADIK HASAN ISE,	
31866	FA/3612/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ISMAIL HASAN,	
31867	FA/3613/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB ABDUL AHMAD,	
31868	FA/3614/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB VALI AMIJI,	
31869	FA/3615/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD SHA IMAM SHA,	
31870	FA/3616/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIDAS ABHRAM PATEL,	
31871	FA/3617/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIDAS ABHRAM ASMAL,	
31872	FA/3618/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLI MAHMAD BAPU,	
31873	FA/3619/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANG BHARATSANG,	
31874	FA/3620/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOTAJI BAVABHAI, ISMAIL MOTAJI BAVABHAI,	
31875	FA/3621/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HASANBHAI KESHARBHAI RAHIMKHA KARIMKHA PATHAN,	
31876	FA/3622/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GHAYANBA KHUMANSINH, AJITSINH KHUMANSINH,	
31877	FA/3623/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADUBHAI BAVABHAI,	
31878	FA/3624/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD KALA DADA,	
31879	FA/3625/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAMBHAI ABHRAMBHAI,	
31880	FA/3626/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MOHMAD VALI,	
31881	FA/3627/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DALPATSANG ROOPSANG, GUARDIAN OF MINOR MONIKABEN,	
31882	FA/3628/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB ABDUL AHMAD,	
31883	FA/3629/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD ABDUL AHMAD,IRPHAN MOHMAD,BASIR MOHMAD,NAZIR MOHMAD,KHERUNBEN MOHMAD	
31884	FA/3630/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVSANG DIPSANG,KHUMANSANG SHIVSANG,PRATAPSANG SHIVSANG,MANSANG SHIVSANG,VAJESANG SHIVSANG	
31885	FA/3631/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	WD/O KESHARBA KHUMANSANG MADHAVSANG,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31886	FA/3632/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID HEIRS OF ADAM ASMAL DADA ABDUL ADAM,	
31887	FA/3633/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKHINABEN ADAM ASMAL ABDUL ADAM ASMAL,	
31888	FA/3634/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BALVANTSINH CHHATRASINH,	
31889	FA/3635/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI GALABBHAI ODE,VAJESANG GALABBHAI ODE,HEIRS OF BHIKHABHAI GALABSANG,MELABHAI BHIKHABHAI	
31890	FA/3636/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UDAYSANG GALABSANG RANA,	
31891	FA/3637/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANPATSINH UDESINH HIMMATSINH RAJ,	
31892	FA/3638/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAPUSAHEB CHHATRASANG,	
31893	FA/3639/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARPATSINH UDAYSINH RAJ,CHANDRASINH UDAYSINH RAJ	
31894	FA/3640/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PHIROJBHAI KASAMBHAI POA OF ABDUL GAPHUR KASAMBHAI,	
31895	FA/3641/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAHALADSANG MOHANSANG THROUGH HEIRS,SHANTABEN WD/O PRAHALADSANG MOHANSANG,MADHUBEN D/O PRAHALADSANG,KANUBEN D/O PRAHLADSANG	
31896	FA/3642/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANJITSINH CHHATRASINH,	
31897	FA/3643/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADESANG BHIKHABHAI ODE,SOMABHAI BHIKHABHAI ODE,BUDHABHAI BHIKHABHAI ODE	
31898	FA/3644/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOVINDBHAI HIRABHAI,GOVINDBHAI HIRABHAI,DABHAI KHUSHALBHAI	
31899	FA/3645/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF TAKHATSINH CHHITUBAVA NARENDRASINH TAKHATSINH,	
31900	FA/3646/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HASANBHAI GULBHABHAI,	
31901	FA/3647/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMARSINH UDESINH,	
31902	FA/3648/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LILABEN MOHANBAVA,	
31903	FA/3649/2010	26/04/2017	AMBARAMBHAI MOTIRAMBHAI DALVADI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
31904	FA/3652/2010	01/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHARTIBEN DHANABHAI @ DHANSUKHBHAI PATEL,MINOR TEJAS DHANABHAI @ DHANSUKHBHAI PATEL, THROUGH GUARDIAN,VASANJIBHAI RANCHHODBHAI PATEL,DHEDIBEN VASANJIBHAI PATEL,CHIMAN R PATEL	RULE SERVED,MR HRIDAY BUCH
31905	FA/3654/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARIFABIBI GULAM HUSAIN CONTRACTOR	GOVERNMENT PLEADER,RULE SERVED BY DS,RULE UNSERVED
31906	FA/3655/2010	20/04/2017	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARIFABIBI GULAM HUSAIN CONTRACTOR	RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31907	FA/3656/2010	17/03/2011	YUSUFALI USMANALI SAIYAD,SMIMBANU YUSUFALI SAIYED	MS ARCHANA P PATEL	RASHIDBHAI NURMAHMADBHAI HADVAIDH,NURABIBI RASHIDBHAI HADVAIDH,SHAHENAZBANU RASHIDBHAI HADVAIDH,SHAHINBANU RASHIDBHAI HADVAIDH,PURVINBANU RASHIDBHAI HADVAIDH,FARUKBHAI RASHIDBHAI HADVAIDH	
31908	FA/3657/2010	25/11/2010	SATWARA DAIBEN DEVSHI JADA,	MS MEGHA JANI	DEVRAJ DEVSHI,GOKAL DEVSHI,AMRUTBEN DEVSHI,VIRUBEN DEVSHI	
31909	FA/3658/2010	23/02/2011	INDRAVADAN V SHAH,PRATIK I SHAH	MR DILIP L KANOJIYA	SPUNPIPE & CONSTRUCTION COMPANY (BARODA) PRIVATE LIMTED,	MR PR THAKKAR
31910	FA/3660/2010	25/11/2010	RAMANLAL PRABHUDAS PATEL (SINCE DECD.),PATEL HIRABEN RAMANLAL,PATEL GIRISHKUMAR RAMANLAL,PATEL DIPAKKUMAR RAMANLAL,PATEL YOGESHKUMAR RAMANLAL	MR R.K.MANSURI	PABURAM S/O HARIRAM CHAUDHARY (JAT),HIRARAM S/O LAGHURAM CHAUDHARY(JAT),NATIONAL INSURANCE COMPANY LTD	
31911	FA/3668/2010	12/04/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	GELUBEN @ GALUBEN HAKMAJI CHAUDHARY DECD. THROUGH HAKMAJ,SADLARAM HAKMAJI CHAUDHARY,DEEPARAM HAKMAJI CHAUDHARY,BHERARAM HAKMAJI CHAUDHARY,MOHANBHAI KACHHARABHAI THAKORE	,SERVED BY RPAD (R)
31912	FA/3670/2010	28/02/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD., ANAND,	MR VIBHUTI NANAVATI	CHIMANLAL GYANCHAND HEMANI,ORIENTAL INSURANCE CO LTD,HEIRS OF DECEASED JIVIBEN KANTIBHAI PATEL,KANTIBHAI BHAIJBHAI PATEL,HITENKUMAR KANTIBHAI PATEL,RITESHKUMAR KANTIBHAI PATEL	,RULE SERVED,MR KK NAIR,MR ANAL S SHAH
31913	FA/3671/2010	28/03/2018	JAGDISH J JAISWAL,	MR DF AMIN	MOHANBHAI CHHAGANBHAI THAKARDA,BABUBHAI BHERULAL MEWARA (DELETED),ORIENTAL INSURANCE COMPANYLTD.,M/S JUBILEE MOTOR STORES (DELETED)	DELETED,RULE SERVED,MR PALAK H THAKKAR
31914	FA/3672/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SATWARA ZINA KALA,SATWARA JIVA RAMA,GUJARAT INDUSTRIAL DEVELOPMENTCORPN	
31915	FA/3673/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHIL RUPA VIRA,BHIL MANJI VIRA	(MS KUSUM M SHAH)
31916	FA/3675/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF SURA RANA,KOLI BHALA SURA,KOLI RATNA SURA,KOLI SADA SURA	,(MS KUSUM M SHAH)
31917	FA/3676/2010	30/11/2010	SHANKARBHAI KHODABHAI PARMAR,PASHIBEN SHANKERBHAI,MADHIBEN WD/O ISHWARBHAI SHANKERLAL,GEETABEN ISHWARBHAI MINOR	MR VIJAY H PATEL	MOHANBHAI HARDASBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,THE NEW INDIA ASSURANCE CO. LTD,NEGHAJI RAJAJI PRAJAPATI	
31918	FA/3677/2010	21/01/2011	GORDHANBHAI DULABHAI,	UNSERVED EXPIRED (N)	LAND ACQUISITION OFFICER,	
31919	FA/3678/2010	05/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	RATHOD SUMANSINH BALUSINH,RATHOD SUMANSINH BALUSINH	RULE SERVED,MR R.K.MANSURI
31920	FA/3679/2010	15/12/2010	SAVITABEN TULSIBHAI ZALA,MINOR VIMALKUMAR TULSIBHAI ZALA, THROUGH SAVITABEN TULSIBHAI,MINOR VITULKUMAR TULSIBHAI ZALA, THROUGH SAVITABEN TULSIBHAI,UDESINH RAMSINH ZALA,DIVABEN UDESINH ZALA	MR.HIREN M MODI	LALUJI KHODAJI VANZARA,YUSUFBHAI HAJI ABDULBHAI SUTHAR,ICICI LOMBARD GENERAL INSURANCE CO LTD	
31921	FA/3682/2010	20/12/2010	HEIRS OF DECEASED SHANKERBHAI MANJIBHAI BHIL, THROUGH KAMRA-,SHARDABEN SHANKARBHAI BHIL,AMBABEN SHANKARBHAI BHIL,GUMIBEN SHANKARBHAI BHIL	MR MTM HAKIM	KRUSHNAKANT CHUNILAL PRAJAPATI,ASHOK P RAUL JHA,NEW INDIA INSURANCE CO LTD	
31922	FA/3685/2010	29/11/2010	DHOLJIBHAI CHUNIYABHAI BHIL,	MR MTM HAKIM	KRUSHNAKANT CHUNILAL PRAJAPATI,ASHOK P RAUL JHA,NEW INDIA INSURANCE CO LTD	
31923	FA/3686/2010	29/11/2010	RAMANBHAI NURABHAI BHIL,	MR MTM HAKIM	KRUSHNAKANT CHUNILAL PRAJAPATI,ASHOK P RAUL JHA,NEW INDIA INSURANCE CO LTD	
31924	FA/3687/2010	29/11/2010	NARSINHBHAI SHANABHAI BHIL,	MR MTM HAKIM	KRUSHNAKANT CHUNILAL PRAJAPATI,ASHOK P RAUL JHA,NEW INDIA INSURANCE CO LTD	

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31925	FA/3688/2010	28/11/2018	UTTAR GUJARAT VIJ CO LTD,	MS LILU K BHAYA	HARIKRISHNA OIL MILL,SINDHAV MAHADEVBHAI NATHABHAI,PATEL NATWARLAL VASHRAMBHAI,PATEL VASHRAMBHAI NATHABHAI,PATEL MANILAL GOVINDBHAI,PATEL JIVANLAL GOVINDLAL,PATEL BHIKHABHAI DUNGARBHAI,PATEL RAMESHBHAI DUNGARBHAI,PATEL SHAMJIBHAI THAKARSHIBHAI,PATEL LALJIBHAI THAKARSHIBHAI	RULE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),RULE UNSERVED,UNSERVED EXPIRED (R),MR RAKESH B SHARMA
31926	FA/3691/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAFATLAL SHIVRAM,	
31927	FA/3692/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ISHWARBHAI MADHABHAI,	
31928	FA/3693/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SHANKARBHAI MADHABHAI,	
31929	FA/3694/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VIRCHAND HIRALAL,	
31930	FA/3695/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PARSHOTTAMDAS CHATURDAS,	
31931	FA/3696/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GANGARAM HIRABHAI,	
31932	FA/3697/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAFATLAL JESANGDAS,	
31933	FA/3698/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	DAHYABHAI PRABHUDAS,	
31934	FA/3699/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GOMTIBEN CHATURBHAI,	
31935	FA/3700/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MADHABBHAI VASRAMBHAI,	
31936	FA/3701/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MAFATLAL SHIVRAM,	
31937	FA/3702/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RANCHHODBHAI MAGANBHAI,	
31938	FA/3703/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMBALAL JOITARAM,	
31939	FA/3704/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BABHAI JESANGBHAI,	
31940	FA/3705/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GHEMRAJI RAGHUJI,	
31941	FA/3706/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	VITHTHALBHAI CHHAGANBHAI,	
31942	FA/3707/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BALCHAND SHANKARDAS,	
31943	FA/3708/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JOITARAM SHIVABHAI,	
31944	FA/3709/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	MOHANBHAI HIRABHAI,	
31945	FA/3710/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ANDAJI KUVARJI,	
31946	FA/3711/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PRABHUDAS SHIVRAM,	

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31947	FA/3712/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PRADHANJI MOHANJI,	
31948	FA/3713/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	RANCCHODBHAI MAGANBHAI,	
31949	FA/3714/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	AMBALAL VIRCHAND,	
31950	FA/3715/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHHAGANBHAI HIRABHAI,	
31951	FA/3716/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PARSOTTAMBHAI CHATURBHAI,	
31952	FA/3717/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	BHAGVANBHAI KANKABHAI HIRABHAI,	
31953	FA/3718/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JIVRAM JESANGBHAI,	
31954	FA/3719/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	PRADHANJI MOHANJI,	
31955	FA/3720/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KACHARAJI KUVARJI,	
31956	FA/3721/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GALBAJI RANCHHODJI,	
31957	FA/3722/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	CHELAJI ALUJI,	
31958	FA/3723/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	KANTIJI AMAJI,	
31959	FA/3724/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	JOITARA SHIVABHAI AYCHANDBHAI,	
31960	FA/3725/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ANDAJI KUVARJI,	
31961	FA/3726/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	ANDAJI KUVARJI,	
31962	FA/3727/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	GHELAHJI REGHUJI,	
31963	FA/3728/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	DHULIBEN JAVANJI,	
31964	FA/3729/2010	30/11/2010	SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	SHIVABHAI RANCHHODBHAI,	
31965	FA/3734/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	PATEL GANGARAM TRIBHOVANDAS SINCE DIED HIS LEGAL HEIRS,ISHABEN GANGARAM PATEL WIFE,NARANBHAI GANGARAM PATEL SON,SITABEN GANGARAM PATEL DAUGHTER	
31966	FA/3735/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER	DESAI AMIBHAI JORABHAI SINCE DIED HIS LEGAL HEIRS,LADSIBEN AMIBHAI DESAI WIFE,ISHEARBHAI AMIBHAI DESAI SON,KANJIBHAI AMIBHAI DESAI SON,AMRATBHAI AMIBHAI DESAI SON,BALDEVBHAI AMIBHAI DESAI SON,METIBHAI AMIBHAI DESAI SON	
31967	FA/3738/2010	28/02/2012	ICIC LOMBARD GENERAL INSURANCE CO LIMITED,	MR VIBHUTI NANAVATI	GALBABHAI DALSANGBHAI PATEL,BABIBEN WD/O BALAKDAS NARSINHDAS SADHU (SRIMALI),KAMLESHBHAI BALAKDAS SADHU (SRIMALI),VIJAYABEN BALAKDAS SADHU(SRIMALI),PRAKASHBHAI BALAKDAS SADHU (SRIMALI),SATISHBHAI BALAKDAS SADHU (SRIMALI),SAILESHBHAI BALAKDAS SADHU (SRIMALI),ALKABEN BALAKDAS SADHU (SRIMALI)	RULE SERVED BY DS,MR TUSHAR CHAUDHARY

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31968	FA/3743/2010	28/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BHAVNAGAR,	MR VIBHUTI NANAVATI	VALJIBHAI MOHANBHAI JADAV,KANABHAI NONDHABHAI GALANI,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,NAGBHAI JETHABHAI VANGAR,LEGAL REPRESENTATIVES OF DECEASED BHAYABHAI JETHABHAI,SUMLIBEN JETHABHAI VANAJAR (MOTHERA),SONABEN WD/O BHAYABHAI VANJAR	,RULE SERVED,MS MEGHA JANI,(MR HM PRACHCHHAK)
31969	FA/3744/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI CHATURBHAI PATEL,	MR TRILOK J PATEL
31970	FA/3745/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAH KANCHANBHAI GOPALBHAI,	
31971	FA/3746/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI RANCHHODBHAI PATEL,	
31972	FA/3747/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKBHAI MOHANBHAI PATEL,	
31973	FA/3748/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMIYABEN KESHAVLAL JOSHI DECEASED THROUGH LEGAL HEIRS,HARSHADBHAI NATVARLAL JOSHI,INDUBEN NATWARLAL JOSHI,KOKILABEN NATWARLAL JOSHI,SAVITRIBEN NATWARLAL JOSHI,HARESHBHAI NATWARLAL JOSHI	
31974	FA/3749/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAM LABHSHANKAR JOSHI DECEASED THROUGH LEGAL HEIRS,VASUDEV PARSHOTTAM JOSHI,MITABEN PARSHOTTAM JOSHI,ALKABEN PARSHOTTAM JOSHI,NITABEN PARSHOTTAM JOSHI	
31975	FA/3750/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBEN KANILAL JOSHI,	
31976	FA/3751/2010	29/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI PARSAN WD/O MANILAL DALPATJOSHI,JASHBHAI MANILAL JOSHI,HASMUKHBHAI MANILAL JOSHI	
31977	FA/3761/2010	28/02/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	AMRUTJI BABAJI THAKOR,	RULE SERVED,MR. YOGENDRA THAKORE
31978	FA/3762/2010	30/11/2010	NIKUNJBHAI MADHUSUDANBHAI MEHTA,	MR.HIREN M MODI	BABUBHAI VITTHALDAS PATEL,NATIONAL INSURANCE CO LTD	,MR SUNIL B PARIKH
31979	FA/3763/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI RANCHHODBHAI,	
31980	FA/3764/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITBHAI DESAIBHAI,	
31981	FA/3765/2010	12/12/2015	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIJIBHAI RANCHHODBHAI,	MR MM SAIYED
31982	FA/3766/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI SHIVABHAI,	MR MM SAIYED
31983	FA/3767/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI RANCHHODBHAI THROUGH LEGAL HEIRS,YAGNESHKUMAR TRIBHOVANBHAI,ANITABEN TRIBHOVANBHAI	,MR MM SAIYED
31984	FA/3768/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASHANKER CHUNILAL,	MR MM SAIYED
31985	FA/3769/2010	12/12/2015	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS AMBALAL THROUGH LEGAL HEIRS,HARSHADBHAI PRABHUDAS,RASIKBHAI PRABHUDAS,KASHIKBHAI PRABHUDAS,HEMLATTABEN PRABHUDAS,SMITABEN PRABHUDAS	,DS AFF.NOT FILED (R),MR MM SAIYED
31986	FA/3770/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI DAHYABHAI,	MR MM SAIYED
31987	FA/3771/2010	06/12/2014	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAHENDRA TRIBHOVANDAS & HARIBHAI MAHIJIBHAI,KAUSHIKBHAI HARIBHAI PATEL,MAHENDRABHAI TRIBHOVANBHAI PATEL	,DS AFF.NOT FILED (R),MR MM SAIYED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
31988	FA/3772/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUARDIAN OF ARVINDBHAI JASHBHAI DESAI KIRITBHAI DESAI,	
31989	FA/3773/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBEN MOHANBHAI,	MR MM SAIYED
31990	FA/3774/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI SHIVABHAI,SHANTABEN SHIVABHAI,KAMLABEN SHIVABHAI,SONABEN SHIVABHAI	
31991	FA/3775/2010	06/12/2010	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI MAHIJIBHAI (DECD.) THROUGH LEGAL HEIRS,HARSHADBHAI SHANABHAI THROUGH LEGAL HEIRS,JASHBHAI SHANABHAI,KANUBHAI SHANABHAI,KALAVATIBEN HARSHADBHAI PATEL,RAKESHABHAI HARSHADBHAI PATEL,RAJESHABHAI HARSHADBHAI PATEL,TRUPTIBEN HARSHADBHAI PATEL	,MR MM SAIYED
31992	FA/3776/2010	02/07/2015	BHAVISHABEN PATEL WD/O RAJENDRAKUMAR KANJIBHAI PATEL,MINOR MEGHANA RAJENDRAKUMAR PATEL, THROUGH BHAVISHABEN PATEL,MINOR RUSHIT RAJENDRAKUMAR PATEL, THROUGH BHAVISHABEN PATEL,KANJIBHAI KHODIDAS PATEL,SHANTABEN KANJIBHAI PATEL	MR DHARMESH V SHAH	PARESH KIRITBHAI BHAVSAR,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD	MS MITA S PANCHAL,MR DAKSHESH MEHTA
31993	FA/3777/2010	28/02/2012	NATIONAL INSURANCE COMPANY LIMITED THRO'AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	MELABHAI GOVINDBHAI BHARVAD SINCE DECD. THROUGH HEIRS,AMRUTABEN MELABHAI BHARVAD,MAYABEN MELABHAI BHARVAD MINOR THROUGH RESP. NO.1/1,MAMTABEN MELABHAI BHARVAD MINOR THROUGH RESP. NO.1/1,GOVINDBHAI JETHABHAI BHARVAD,HIRABEN GOVINDBHAI BHARVAD,BALDEVBHAI RANCHODBHAI PATEL	,RULE SERVED,MR.HIREN M MODI
31994	FA/3778/2010	01/12/2014	GENERAL MANAGER,	MR AJAY R MEHTA	DECEASED SHAKARIBEN WD/O SAVDHANJI BHAIJI THRO HER LEGAL HEIRS,ISHABEN D/O. SAVDHANJI THAKORE,BACHIBEN D/O. SHAKRIBEN SAVDHANJI THAKORE,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
31995	FA/3783/2010	10/12/2010	REGIONAL DIRECTOR,	MR P J YAGNIK	VISHNUBHAI SHANKARBHAI PATEL,	MR BHARAT SHAH
31996	FA/3784/2010	10/06/2015	GIRISHKUMAR PRABHUDAS RAVAL,	MR RC JANI	HABIBBHAI NARKHA MEVATI (MUSLIM),PREMSHANKAR MOHANLAL AGRAWAL,THE ORIENTAL INSURANCE COMPANYLIMITED,HANSABEN MANHARLAL KACHHIYA (LEGAL HEIR OF DECEASE,UNITED INDIA INSURANCE COMPANYLIMITED	DELETED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS AMI N BHATT
31997	FA/3785/2010	21/06/2018	JAYABEN W/O DULABHAI KARSANBHAI NAKRANI,VIPULKUMAR DULABHAI NAKRANI,SANDIPKUMAR DULABHAI NAKRANI,KARSANBHAI NANJIBHAI NAKRANI,JAMNABEN WD/O KARSANBHAI NANJIBHAI NAKRANI	MR.HIREN M MODI	MANJULABEN RAJKISHORE ABDA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE SERVED BY DS,MR VIBHUTI NANAVATI
31998	FA/3787/2010	21/09/2017	G S R T C,	MR RITURAJ M MEENA	SHARDABEN WD/O RAJENDRA KUMAR RAMSINGH BAROT,KIRTIBEN RAJENDRABHAI BAROT MINOR,SMITA RAJENDRABHAI BAROT MINOR,PRAKASH RAJENDRABHAI BAROT MINOR,SANJAY RAJENDRABHAI BAROT MINOR,DIVYA RAJENDRABHAI BAROT MINOR,RAMSINGH KISHORESINGH BAROT,KAMLABEN RAMSINGH BAROT,KALUBHAI BHURABHAI RAVAL,ALTAF HUSSEIN YUSUFBHAI PATEL,SHAUKAT ISMAIL RASULBHAI,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,UNSERVED EXPIRED (R),MR SANDIP C SHAH,MR V Y TRIPATHI,MR VIJAL P DESAI
31999	FA/3788/2010	14/12/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL HASMUKHBHAI BABUBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI

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32000	FA/3789/2010	14/12/2015	GENERAL MANAGER,	MR AJAY R MEHTA	TAKHUJI HALAJI THAKORE,SONIBEN TAKHUJI THAKORE,RAMTUJI TAKHUJI THAKORE,BHARATJI TAKHUJI THAKORE,LAXMANJI TAKHUJI THAKORE,POPATJI TAKHUJI THAKORE,LAXMIBEN TAKHUJI THAKORE,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI
32001	FA/3790/2010	14/12/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RAMANBHAI VIRCHANDBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR YATIN SONI
32002	FA/3791/2010	14/12/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RASIKBHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI
32003	FA/3792/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMIBEN WD\O SUBAJI GALBAJI,	
32004	FA/3793/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HIRABEN SHANKERJI THRO'THAKORE KAPURJI SHANKERJI,	
32005	FA/3794/2010	25/01/2011	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	HEIRS & LEGAL REPRESENTATIVE OF HITESHBHAI SURESHBHAI PATEL,MINOR KEYURKUMAR HITESHBHAI PATEL,BRIJESHBHAI MAHADEVBHAI PATEL	RULE SERVED,(MR PARESH M DARJI)
32006	FA/3795/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE VANDANJI KADVAJI,THAKORE DIVANJI KADVAJI	
32007	FA/3796/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHNADUJI OKHAJI,	
32008	FA/3797/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR NAGJI GHEMARJI,	
32009	FA/3798/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DIVANJI KADVAJI,	
32010	FA/3799/2010	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR TAKHAJI KALUJI,	
32011	FA/3800/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHOLAJI VISAJI SINCE DEACESED,THAKOR MANAJI KESHAJI MOTIJI	
32012	FA/3801/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DIVALIBEN WD\O NENAJI THAKORE THRO'THAKORE ISHWARJI,	
32013	FA/3802/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATIVE OF THAKORE SHANTABEN WD\O VIRMAJI THRO'THAKOR,	
32014	FA/3803/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BABAJI GHEMARJI,THAKORE KAPURJI SHANKERJI	
32015	FA/3804/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VARVAJI GAMBHIRJI,THAKORE KAPURJI SHANKERJI	
32016	FA/3805/2010	06/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MATHURJI AMRAJI PRADHANJI,	
32017	FA/3806/2010	20/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DIVANJI MANJI,	
32018	FA/3807/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH KHUMANSINH,	MR MD VAKIL
32019	FA/3808/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI RANCHHODBHAI,GELABEN GORDHANBHAI,GAJARABEN GORDHANBHAI,NANIBEN GORDHANBHAI,BALUBEN WD/O GORDHAN RANCHHOD	,MR MD VAKIL
32020	FA/3809/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGJIVANBHAI DHUDABHAI,	MR MD VAKIL
32021	FA/3810/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOKALBHAI MALABHAI,MATHURBHAI MALABHAI	MR MD VAKIL
32022	FA/3812/2010	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL NARANBHAI,PATEL VANABHAI NARANBHAI	

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32023	FA/3813/2010	08/04/2017	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI NATHABHAI,PATEL MAHENDRABHAI NATHABHAI	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32024	FA/3814/2010	12/12/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI AMBALAL,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32025	FA/3815/2010	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL SHIVABHAI SINCE DECEASED THRO' L/H.,RITABEN WD/O.AMBALAL SHIVABHAI,PRAMODBHAI AMBALAL,TRUPTIBEN NARAYANKUMAR PATEL,UMESHBHAI AMBALAL	,RULE SERVED
32026	FA/3816/2010	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED PATEL DAHYABHAI AMBARAM THRO HIS LEGAL HEIRS,SHANTABEN DAHYABHAI,REVABEN DAHYABHAI,ATMARAM DAHYABHAI,MANEKLAL DAHYABHAI,CHAMPABEN DAHYABHAI,BHARTIBEN DAHYABHAI	,UNSERVED EXPIRED (R)
32027	FA/3817/2010	08/04/2017	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SOMABHAI,PATEL BHARATKUMAR SOMABHAI	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32028	FA/3818/2010	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RAGHUNATH VALJI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32029	FA/3819/2010	12/12/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGALDAS BAPUDAS,PATEL SANTOKBEN HARJIVANDAS	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32030	FA/3820/2010	08/04/2017	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL AMBARAM,PATEL BALDEVBHAI RAMABHAI,PATEL RAMESHBHAI SOMABHAI,PATEL AMBARAM SHIVRAM	RULE SERVED,UNSERVED EXPIRED (R)
32031	FA/3821/2010	12/12/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUMANBHAI BHOGILAL,DAHYABHAI HARGOVANDAS	
32032	FA/3822/2010	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI BHALABHAI,PATEL JAYANTIBHAI BHALABHAI	
32033	FA/3823/2010	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI SHANKARBHAI HIRABHAI,	UNSERVED EXPIRED (R)
32034	FA/3824/2010	08/04/2017	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIKRAMBHAI AMBARAM,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32035	FA/3825/2010	12/12/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RAMAJI VALJI,RABARI RAGHUNATH VALJI,RABARI KARSAN VALJI	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
32036	FA/3829/2010	06/12/2010	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	NAIKA LAXMANBHAI RAVJIBHAI FATHER OF LATE BALWANTSINH,NAIKA MANIBEN LAXMANBHAI FATHER OF LATE BALWANTSINH,RUPSHI D PATEL	,(MR NALIN K THAKKER)

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32037	FA/3831/2010	09/02/2011	ORIENTAL INSURANCE COMPANY LIMTED, REGD. OFFICE AT ORIENTAL,	MS KARUNA V RAHEVAR	PRAVINBHAI ISHWARBHAI PATEL,MENABEN ISHWARBHAI PATEL,AHMEDABAD MUNICIPLE TRANSPORT SERVICE,SHRI TANK BUS SERVICE	NOTICE SERVED,NOTICE UNSERVED,MR HS MUNSHAW,(MR PARESH M DARJI)
32038	FA/3832/2010	08/02/2011	FUTURE GENERALI INDIA INSURANCE COMPANY,	MR VIBHUTI NANAVATI	SURESH VALJIBHAI PATEL,MANSUKHBHAI KALUBHAI	RULE SERVED,MS AMRITA AJMERA
32039	FA/3833/2010	22/12/2010	PATEL JYOTSNABEN WD/O LALBHAI MOHANDAS PATEL,ANKITABEN LALBHAI PATEL,BHAVESH LALBHAI PATEL,MOHANDAS BABALDAS PATEL,SHANTABEN MOHANDAS PATEL	MR. YOGENDRA THAKORE	SHASHIKANT TRIVEDI,SHREE NIMA SOAPS & DETERGENT,NATIONAL INSURANCE COMPANY LTD	,MR NAGESH C SOOD
32040	FA/3834/2010	01/12/2010	SHEKH MAHAMMAD YUNUS HAYATBHAI,	MR. YOGENDRA THAKORE	MAHESHKUMAR KANTILAL MODI,NATIONAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
32041	FA/3839/2010	24/12/2010	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	RAMESHBHAI BHASKARBHAI DANI,	
32042	FA/3840/2010	12/12/2013	ORIENTAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GENERAL,	MS KARUNA V RAHEVAR	JAYANTIBHAI SHANKARBHAI PATEL,MANILAL KARSHANBHAI KALARIYA,SAVJIBHAI RUGNATHBHAI RANKAJA	RULE SERVED,MR Y J PATEL
32043	FA/3841/2010	12/12/2013	ORIENTAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GENERAL,	MS KARUNA V RAHEVAR	MINOR CHIRANG JAYANTBHAI PATEL, THROUGH JANTIBHAI SHANKAR,MANILAL KARSHANBHAI KALARIYA,SAVJIBHAI RUGNATHBHAI RANKAJA	RULE SERVED,MR ANVESH V VYAS,MR AM BHATASARA
32044	FA/3842/2010	22/06/2011	ASHABEN, RAMABHAI NARANDAS PRAJAPATI,	MR JM BAROT	KHUMANSINH UDESINH THAKOR,PRAJAPATI VASUDEVBHAI REVABHAI,NATIONAL INSURANCE COMPANY LTD	
32045	FA/3843/2010	22/06/2011	RAMESHBHAI NAGARDAS PRAJAPATI,	MR JM BAROT	KHUMANSINH UDESINH THAKOR,PRAJAPATI VASUDEVBHAI REVABHAI,NATIONAL INSURANCE COMPANY LTD	
32046	FA/3845/2010	27/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	BHADRESBHAI MAHESHBHAI RANA,BHADRESHBHAI MAHESHBHAI RANA	MR CJ VIN
32047	FA/3846/2010	09/02/2011	THE NEW INDIA ASSURANCE CO. LTD,	MR VIBHUTI NANAVATI	HASMUKHBHAI KHODABHAI PATEL,NATIONAL INSURANCE CO. LTD,JAYABEN RAMESHBHAI RAVAL,HITESHBHAI RAVJIBHAI PARMAR	NOTICE SERVED,NOTICE UNSERVED
32048	FA/3847/2010	07/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BHIKHABHAI GALBABHAI PATEL,KHUMABEN BHIKHABHAI PATEL,KIRANBEN WD/O PRAKASHBHAI BHIKHABHAI PATEL,INDRASINH ANARSINH RATHOD,RAMESHBHAI PUKHRAJBHAI PRAJAPATI	RULE SERVED,MR DK DESAI
32049	FA/3853/2010	07/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	LEGAL HEIR OF DECEASED KHEMCHANDBHAI SRIMALI, RANJANBEN,TARUNABEN KHEMCHANDBHAI SRIMALI,DAXABEN KHEMCHANDBHAI SRIMALI,BHARATKUMAR KANTILAL PATEL DELETED CT,ORDER,DTD.27-02-12.	DELETED,RULE SERVED
32050	FA/3855/2010	09/02/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	RAMUBHAI LAXMANBHAI,RAJUBHAI RAMUBHAI,SATABHAI RAMUBAHI,MUNO RAMUBHAI (MINOR) THROUGH RAMUBHAI LAXMANBHAI,MAHENDRABHAI R PARMAR	RULE SERVED,MR MAHESH K POOJARA
32051	FA/3856/2010	09/02/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	KUKIBEN HINDUBHAI BHARWAD (INJURED) THROUGH LEGAL HEIRS,HINDUBHAI MAIYABHAI BHARWAD,VINODBHAI HINDUBHAI BHARWAD,MAHENDRABHAI R PARMAR	,RULE SERVED
32052	FA/3857/2010	09/02/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	BHARWAD MASABHAI DEVABHAI,MAHENDRABHAI R PARMAR	RULE SERVED,MR MAHESH K POOJARA
32053	FA/3858/2010	09/02/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MS MEGHA JANI	HINDUBHAI MAIYABHAI BHARWAD,MAHENDRABHAI R PARMAR	RULE SERVED,MR MAHESH K POOJARA
32054	FA/3860/2010	04/04/2013	NATIONAL INSURANCE CO.LTD,	MR DAKSHESH MEHTA	PRAKASHKUMAR MOHANLAL BODANA,JIGNESHKUMAR KISHORBHAI SHAH,KRISHNAKANT OCHCHHAVLAL SHAH	RULE SERVED,MR MA KHARADI,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32055	FA/3861/2010	18/01/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	SHAKTI POPATBHAI THAKORE (DABHI),THAKORE KISHOREBHAI DEVASHI,POPATBHAI GAGJIBHAI THAKORE (DABHI)	NOTICE NOT RECD BACK
32056	FA/3872/2010	18/01/2011	MAHENDRABHAI KALIDAS PATEL,	(MR ALPESH G DODIA)	ANAND RATHI SECURITIES LIMITED, EARLIER KNOWN AS NAVRATNA,	
32057	FA/3873/2010	01/07/2015	RABARI LAXMANBHAI GANESHBHAI SINCE DECD. THRO' LRS,RABARI SHAHARBHAI LAXMANBHAI,RABARI DASHRATHBHAI LAXMANBHAI,RABARI NAGJIBHAI LAXMANBHAI - SINCE DECEASED TH. HEIRS,RABARI SITABEN NAGJIBHAI,KIRANBHAI NAGJIBHAI,JAYKUMAR NAGJIBHAI	,(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER (ONGC),GENERAL MANAGER	
32058	FA/3874/2010	01/07/2015	RABARI SHAHARBHAI LAXMANBHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER (ONGC),GENERAL MANAGER	
32059	FA/3875/2010	01/07/2015	RABARI NAGAJIBHAI DEVKARANBHAI - DECEASED TH. HEIRS,RABARI JETHIBEN NAGJIBHAI,GITABEN NAGJIBHAI RABARI,KANTABEN NAGJIBHAI RABARI,KALIBEN NAGJIBHAI RABARI,JAMBEN NAGJIBHAI RABARI,JIVIBEN NAGJIBHAI RABARI	,(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER (ONGC),GENERAL MANAGER	
32060	FA/3876/2010	07/02/2012	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN WD/O KARIMBHAI BHIKHABHAI MUMTAZBEN,	MR KM SHETH
32061	FA/3877/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	INAYATBHAI UMARJI DARBAR NOORMAHMAD UMARJI DARBAR,	
32062	FA/3878/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIERS OF AMIBEN CHHAGANBHAI,BHIKHABHAI VITHTHALBHAI,RAMESHBHAI VITHTHALBHAI,RAMJIBHAI VITHTHALBHAI,JAYANTIBHAI VITHTHALBHAI	
32063	FA/3879/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MAGANBHAI 3,	
32064	FA/3880/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI MULJIBHAI PRAJAPATI,	
32065	FA/3881/2010	07/02/2012	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MANI D/O UKKAD FULA CHATURBHAI GUMANBHAI,	MR KM SHETH
32066	FA/3882/2010	07/02/2012	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATILAL MAGANBHAI,	MR KM SHETH
32067	FA/3883/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTILAL LALLUBHAI,	
32068	FA/3884/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIMBHAI KALUBHAI GAFURBHAI KALULBHAI,	
32069	FA/3885/2010	07/02/2012	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANA AMARSINH MANSINH SINCE DECD.THRO HIS HEIRS,VASUBEN THAKARSINH TAKOR,BHUPATSINH AMARSINH RANA,JANAKBEN GHANSHYAMSINH SINDHA,JITENDRASINH AMARSINH RANA	
32070	FA/3886/2010	16/08/2011	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF ABHRAM HAJI UMARJI,AHMADBHAI IBRAHIMBHAI,MOHMADBHAI IBRAHIMBHAI,MUBARAKBHAI IBRAHIMBHAI,SARIFABEN IBRAHIMBHAI,AAISHABEN IBRAHIMBHAI,NAJMABEN IBRAHIMBHAI,JEBUNBHAI IBRAHIMBHAI	
32071	FA/3887/2010	23/12/2010	NANUBHAI NARSINHBHAI DHODIYA PATEL,	MR DHAVAL D VYAS	PALIBEN CHAGANBHAI PATEL,THAKORBHAI CHAGANBHAI PATEL,MOHANBHAI CHAGANBHAI PATEL,NAVINBHAI CHAGANBHAI PATEL,LILIBEN CHAGANBHAI PATEL,BHANUBEN CHAGANBHAI PATEL,GAURIBEN CHAGANBHAI PATEL,SADHANABEN CHAGANBHAI PATEL,GOVINDBHAI DAJIBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32072	FA/3890/2010	29/03/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	HIMMATBHAI LALJIBHAI LAKUM,MAHESHBHAI UKABHAI KOLI,SURESHBHAI VAJUBHAI AAL,ORIENTAL INSURANCE COMPANY LIMITED,CHANDULAL RASIKLAL,BABUBHAI PARSOTTAMBHAI,BHIKHABHAI MERUBHAI KOLI	
32073	FA/3891/2010	29/03/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MINOR JAGDISH HIMMATBHAI LAKUM, THROUGH HIMMATBHAI LAKUM,MAHESHBHAI UKABHAI KOLI,SURESHBHAI VAJUBHAI AAL,ORIENTAL INSURANCE COMPANY LIMITED,CHANDULAL RASIKLAL,BABUBHAI PARSOTTAMBHAI,BHIKHABHAI MERUBHAI KOLI	
32074	FA/3892/2010	29/03/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	GAURIBEN MATHURBHAI LAKUM,MAHESHBHAI UKABHAI KOLI,SURESHBHAI VAJUBHAI AAL,ORIENTAL INSURANCE COMPANY LIMITED,CHANDULAL RASIKLAL,BABUBHAI PARSOTTAMBHAI,BHIKHABHAI MERUBHAI KOLI	
32075	FA/3893/2010	29/03/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	FULIBEN HIMMATBHAI,MAHESHBHAI UKABHAI KOLI,SURESHBHAI VAJUBHAI AAL,ORIENTAL INSURANCE COMPANY LIMITED,CHANDULAL RASIKLAL,BABUBHAI PARSOTTAMBHAI,BHIKHABHAI MERUBHAI KOLI	
32076	FA/3894/2010	07/03/2011	BHANUMATIBEN D/O TRIKAMLAL PANACHAND & W/O BABULAL MOHANLAL,	MR RS SANJANWALA	SONA DEVELOPERS, ITS OWNER DHIRUBHAI KANTILAL MEHTA,	(MR MB GANDHI),MR CHINMAY M GANDHI
32077	FA/3895/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRTIKUMAR BHAGWANDAS,	MR AMIT C NANAVATI
32078	FA/3896/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI BHAGWANDAS,	MR AMIT C NANAVATI
32079	FA/3897/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATUBHAI BECHARDAS,	MR AMIT C NANAVATI
32080	FA/3898/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SEDHABHAI MADHABHAI,	MR AMIT C NANAVATI
32081	FA/3899/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL JOITARAM,	MR AMIT C NANAVATI
32082	FA/3900/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARSHADBHAI RATILAL,	MR AMIT C NANAVATI
32083	FA/3901/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAUSHIKBHAI PARSHOTTAMDAS,	MR AMIT C NANAVATI
32084	FA/3902/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL MADHAVLAL,	MR AMIT C NANAVATI
32085	FA/3903/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGAVANDAS BABULAL,	MR AMIT C NANAVATI
32086	FA/3904/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTABEN NARANBHAI,	MR AMIT C NANAVATI
32087	FA/3905/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUMBAR HIRABHAI JATTABHAI,	MR AMIT C NANAVATI
32088	FA/3906/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI HIRABHAI JATTABHAI,	MR AMIT C NANAVATI
32089	FA/3907/2010	23/11/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBABEN KACHARDAS,	MR AMIT C NANAVATI

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32090	FA/3908/2010	07/03/2012	NATIONAL INSURANCE CO LTD, REGD. OFFICE AT 3, MIDDLETON,	MR SUNIL B PARIKH	NIMISHABEN JAYESHKUMAR SUTHAR,MINOR AAYUSHI JAYESHKUMAR SUTHAR, THROUGH GUARDIAN NIMISHA,MINOR JATIN JAYESHKUMAR SUTHAR, THROUGH GUARIAN NIMISHABEN,LEELABEN CHANDUBHAI SUTHAR,CHANDUBHAI MANIBHAI SUTHAR,VIJAYKUMAR CHHATRASINH PARMAR,CHHATRASINH M PARMAR,KHUMANSINH TAKHATSINH GOHIL,SAVITABEN SURESHBHAI BARIA	RULE SERVED,RULE UNSERVED,MR MTM HAKIM
32091	FA/3909/2010	28/09/2012	NITABEN NIRMALBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NIRMAL AMRUTLAL PATEL,	RULE SERVED,(MR MB GANDHI),MR CHINMAY M GANDHI
32092	FA/3911/2010	28/12/2010	GULAMRASUL HAJRUDDIN SHAIKH (SINCE DECD.),HAJRUDDIN SAMSUDDIN SHAIKH,ROSHANBIBI HAJRUDDIN SHAIKH,FIROZMIYA HAJRUDDIN SHAIKH	MR VA MANSURI	MAHEBUBHUSEN AHMEDHUSEN MALEK,SALIMBHAI GULAMNABI VOHRA,RELIENCE GENERAL INSURANCE CO	
32093	FA/3913/2010	17/01/2011	L/R OF DECD DILIPKUMAR C.SHAH SAMIR DILIPKUMAR SHAH,DAKSHABEN WD/O DILIPKUMAR CHAMPAKLAL SHAH,KEYURIBEN D/O DILIPKUMAR CHAMPAKLAL SHAH,MAYURIBEN D/O DILIPKUMAR CHAMPAKLAL SHAH	MR AD DESAI,MS.P J.JOSHI	KUMUDBEN JAYANTILAL MISTRI,SUCHARITA JAYANTILAL MISTRI,SNEH JAYANTILAL MISTRI,VAIBHAVI JAYANTILAL MISTRI,SHANTILAL DEVJIBHAI SHAH,GULABCHAND LAKSHMICHAND SHAH,MANILAL MEGHJIBHAI SHAH,L/R OF DECD CHAMPAKLAL M. SHAHINDIRABEN CHAMPAKLAL SHAH,L/R OF DECD CHAMPKLAL M. SHAH KAMALKISHORE CHAMPKLAL SHAH,L/R OF DECD.CHAMPKLAL M. SHAH BINDUBEN CHAMPAKLAL SHAH	
32094	FA/3914/2010	15/12/2010	REGIONAL DIRECTOR SHREE,RECOVERY OFFICER	MR SACHIN D VASAVADA	M/S FINE PLAST INDUSTRIES,	
32095	FA/3915/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	RULE SERVED,MR RD DAVE	IBRAHIM ISMAIL PANCHBHAYA,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,MR PRATIK B BAROT
32096	FA/3916/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	RULE SERVED	YAKUB ISMAIL BHAIYAT,GULAM HUSAIN ISMAIL,MOHAMMAD ISMAIL,ABDUL AZIZ ISMAIL,AIYUB ISMAIL,SOYAB ISMAIL,FATMA ISMAIL'S POWER OF ATTORNEY HOLDER YAKUB ISMAIL SARIGAT,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MM SAIYED,MR PRATIK B BAROT
32097	FA/3917/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	APPEARANCE DELETED	BAI KHADIJA D/O ISAP AHMAD SARIGAT,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,NOTICE SERVED,MR PRATIK B BAROT
32098	FA/3918/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	APPEARANCE DELETED	BAI FATMA AHMAD ISMAIL PANCHBHAYA,HAFEZ AHMAD PANCHBHAYA,AYSHA AHMAD PANCHBHAYA,HAWA SAMAD PATEL,OFFICER ON SPECIALDUTY	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR PRATIK B BAROT
32099	FA/3919/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR RD DAVE	IBRAHIM ISMAIL PANCHBHAYA,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,MR MM SAIYED
32100	FA/3920/2010	23/03/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	(MR NV ANJARIA)	MOHAMMAD SULEMAN BHURIYA'S POA YUSUF AHMAD BELIM,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)

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32101	FA/3921/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR RD DAVE	KASAMJI ADAMJI NANABAVA,IBRAHIM KASAMJI NANABAVA,SULEMAN KASAMJI NANABAVA,OFFICER ON SPECIAL DUTY LAND ACUISITION	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR PRATIK B BAROT
32102	FA/3922/2010	23/03/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	(MR NV ANJARIA)	MOHAMMAD KASAM SARIGAT,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
32103	FA/3923/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR RD DAVE	ADAMJI ISAPJI TEKRAWALA,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
32104	FA/3924/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	APPEARANCE DELETED	YAKUB ISMAIL SARKHAT,GULAM HUSAIN ISMAIL,MOHAMMAD ISMAIL,ABDUL AZIZ ISMAIL,AIYUB ISMAIL,SOYAB ISMAIL,FATMA ISMAIL POA YAKUB ISMAIL SARKHAT,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,NOTICE SERVED,MR MM SAIYED,MR PRATIK B BAROT
32105	FA/3925/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	APPEARANCE DELETED	BAI KHADIJA D/O ISAP AHMAD SARIGAT,OFFICER ON SPECIAL DUTY	GOVERNMENT PLEADER,MR MM SAIYED
32106	FA/3926/2010	02/05/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH,	MR RD DAVE	BAI KHATIJA SULEMAN MOHAMAD BHANA,GULAM HUSAIN SULEMAN BHANA,HURABU SULEMAN BHANA,HAVABU SULEMAN BHANA,ISMAIL SULEMAN BHANA,OFFICER ON SPECIAL DUTY LAND ACQUISITION	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
32107	FA/3929/2010	27/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GAURIBEN WD/O PARSHOTTAMBHAI @ ARVINDBHAI RAMANBHAI BARIA,MINOR KARANKUMAR PARSHOTTAMBHAI BARIA, THROUGH GAURIBEN,MINOR DHRUVALBEN PARSHOTTAMBHAI BARIA, THROUGH GAURIBEN,MINOR SIMRAN PARSHOTTAMBHAI BAIRA, THROUGH GAURIBEN,RAMANBHAI SHAMALBHAI BARIA,JETHIBEN RAMANBHAI BARIA,SHAMALBHAI JETHABHAI BARIA	RULE SERVED,MR MTM HAKIM
32108	FA/3932/2010	17/07/2015	LATA VASANT MALWADE,SAMIR VASANT MALWADE	MR PM LAKHANI,MRS R P LAKHANI,MR. K. K. VAISHYA	PRAKASH RAMESHCHANDRA KAMARIA,UNITED INDIA INSURANCE CO LTD,HARJINDAS SINGH S/O AJABSINGH,JASBIRSINGH D VASAN,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,RULE SERVED BY DS,RULE UNSERVED,MR RAJNI H MEHTA,MR VIBHUTI NANAVATI
32109	FA/3933/2010	24/06/2011	APURVA HARSHAD HIDJA,VIDHIBEN D/O GIRISHBHAI PATEL & W/O APURVA HARSHAD HIDJA	MS ANUJA S NANAVATI	.,	
32110	FA/3934/2010	10/04/2017	GIRJASHANKAR NARANJI JOSHI,	MR RC KAKKAD	MULSHANKAR NARANJI JOSHI,	RULE SERVED,MR ASHISH M DAGLI
32111	FA/3936/2010	01/05/2012	JIVIBEN SOMAJI THAKORE,BHIKHAJI S/O JIVIBEN SOMAJI THAKORE,MANGAJI S/O JIVIBEN SOMAJI THAKORE,VELAJI S/O JIVIBEN SOMAJI THAHKORE,SAVITABEN D/O JIVIBEN THAKORE,LILABEN D/O JIVIBEN THAKORE,KANCHANBEN D/O JIVIBEN THAKORE	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
32112	FA/3937/2010	01/05/2012	MANAJI LALAJI THAKORE,	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES

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32113	FA/3938/2010	01/05/2012	JUHAJI AMRAJI THAKORE,	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
32114	FA/3939/2010	01/05/2012	LAXMANJI RAIJIJI THAKORE,	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MS KJ BRAHMBHATT
32115	FA/3940/2010	01/05/2012	BECHARJI SHANKARJI THAKORE,MADHUBEN WD/O BECHARJI THAKORE,RANJITBHAI S/O BECHARJI THAKORE,BABYBEN D/O BECHARJI THAKORE,GEETABEN D/O BECHARJI THAKORE	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MS KJ BRAHMBHATT
32116	FA/3941/2010	01/05/2012	KANJUJI BECHARJI THAKORE,	MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MS KJ BRAHMBHATT
32117	FA/3942/2010	03/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	H/O DALPATSANG JESANGBHAI,MAKVARBEN DALPATSINH,MAHENDRASINH DALPATSINH,INDRAJIT DALPATSINH	
32118	FA/3943/2010	03/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	SHANABHAI MATHURBHAI VASAVA,	
32119	FA/3944/2010	03/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	H/O PARSHURAM KASHINATH,ATMARAM PARSHURAM PANDYA,NIRANJANABEN PARSHURAM PANDYA,BHARTIBEN PARSHURAM PANDYA,BHANUBEN PARSHURAM PANDYA,PRANSHANKAR PARSHURAM PANDYA	
32120	FA/3945/2010	03/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	H/O BHATTI NURBHA MOTAJI,SUBHANBIBI WD/O NURBHA MOTAJI,ISMAILBHAI NURBHA,RAHIMBHAI NURBHA,ABDULBHAI NURBHA,AHMEDBHAI NURBHA,DAUDBHAI NURBHA,BIBIBEN NURBHA,IBRAHIM MOTAJI	
32121	FA/3947/2010	22/12/2010	MANIBHAI CHUNILAL TALPADA,	MR.HIREN M MODI	PARVEZBHAI YUSUFBHAI VOHRA,MUNAFBHAI YUSUFBHAI VOHRA,ORIENTAL INSURANCE CO LTD,RAJESHBHAI JAYANTIBHAI TALPADA,NATIONAL INSURANCE CO LTD	,MR VC THOMAS
32122	FA/3948/2010	11/02/2015	DIWADIBEN WD/O BHANAJIBHAI LALJIBHAI KULADIYA,MINOR HASMUKHBHAI BHANAJIBHAI KUKADIYA,MINOR JITESH BHANAJIBHAI KUKADIYA,MINOR ATUL BHANAJIBHAI KUKADIYA	MR MTM HAKIM	PRAFFULCHANDRA BAVANAJIBAI KUKADIYA,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED
32123	FA/3949/2010	27/02/2012	ICICI LOMBARD GENERAL INSURANCE CO LIMITED,	MR VIBHUTI NANAVATI	SHAMJIBHAI VITTHALBHAI,SAVITABEN SHANKERBHAI	RULE SERVED,SERVED BY RPAD (R),MS AMRITA AJMERA
32124	FA/3950/2010	08/08/2017	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	LEGAL HEIRS OF DECEASED KULJITSINH @ KULDEEPSINH JAYENDRA-,CHANDABA JAYENDRASINH ZALA,HETALBA KULJITSINH ZALA,MINOR NEHALBA KULJITSINH ZALA, THROUGH HETALBA KULJITSINH,MINOR RIYABA KULJITSINH ZALA, THROUGH HETALBA KULJITSINH,MEMON MAYUDINBHAI JANAMOHAMMAD,NIRUBEN GULAMRASULBHAI SATTAR	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
32125	FA/3952/2010	07/03/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT 1, MIDDLE-,	MR SUNIL B PARIKH	HEIRS OF DECEASED NILESH BHOJABHAI DAFDA, BHOJABHAI RUDABHAI,VIJYABEN BHOJABHAI DAFDA,RAJSIBHAI JETHABHAI KAVA	RULE SERVED,MR BM MANGUKIYA,(MR HM PRACHCHHAK),MS BELA A PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32126	FA/3953/2010	28/01/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JASHBHAI MAGANBHAI PAREKH,KHODIDAS TRIKAMBHAI GOHEL	
32127	FA/3955/2010	07/07/2011	NARESHKUMAR DHAYABHAI DABHI,	MR HEMANT B RAVAL	LATABEN KISHORBHAI DALVADI,	
32128	FA/3956/2010	28/12/2010	ISMAILBHAI SIDIBHAI VAGHER,	MR HARSHAD K PATEL	BHARATBHAI JIVABHAI SOLANKI,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD, BANDRA (E)	
32129	FA/3961/2010	14/12/2010	BHARATBHAI SHAKARJI THAKOR,	MR.RAJESH B SONI	JITUBHAI BABUBHAI DAVE,GENERAL MANAGER (TELECOM DISTRICT),ORIENTAL INSURANCE COMPANY LTD,BALDEVJI JIVANJI THAKOR,NEW INDIA INSURANCE CO LTD	
32130	FA/3963/2010	14/02/2011	SMITABEN B MITHAIWALA,ABDUL CHHATRASANG RAJ,NARESHKUMAR BALWANTRAI RAWAL,SHAILESHKUMAR MANSUKHLAL MITHAIWALA	MR ASPI M KAPADIA	GUJARAT STATE FINANCIAL CORPORATION, HEAD OFFICE AT NAVJIVAN,	MR AS ASTHAVADI
32131	FA/3964/2010	27/01/2012	ICICI LOMBARD GENERAL INSURANCE CO LIMITED,	MR VIBHUTI NANAVATI	SHAMJIBHAI VITTHALBHAI,LILABEN HASMUKHBHAI	RULE SERVED,MS AMRITA AJMERA
32132	FA/3972/2010	17/07/2015	HEIRS OF DECEASED CHAUDHARY RAESHBHAI, SHITALBEN W/O,MINOR KUMARI BHUMIKA RAMESHBHAI, THROUGH SHITALBEN WD/O,MINOR CHAUDHARY DIPESHKUMAR R, THROUGH SHITALBEN WD/O,CHAUDHARY VAKHATBEN MAVJIBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	DRIVER OF JEEP NO GJ-2K-9716,OWNER OF JEEP NO GJ-2K-9716, PATEL MANISHBHAI MAFATLAL,RELIANCE GENERAL INSURANCE COMPANY LIMITED,THAKOR POPATJI CHOTHAJI,MAGSHIBHAI JORABHAI RABARI,IFFCO TOKIO GENERAL INSURANCE CO LTD.	,RULE SERVED,MR AJAY R MEHTA,MR VIBHUTI NANAVATI
32133	FA/3984/2010	14/12/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HIRENBHAI POPATBHAI DHADUK,LAKHMANBHAI KANJIBHAI BODANA	
32134	FA/3993/2010	06/05/2014	LEGAL HEIRS OF DEC. BHURABHA VELUBHA JADEJA,PRAVINSINH BHURUBHA JADEJA,VIKRAMSINH BHURUBHA JADEJA,HADISINH BHURUBHA JADEJA	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32135	FA/3994/2010	06/05/2014	BABABA GUMANSINH JADEJA,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32136	FA/3995/2010	06/05/2014	LILABA VIJAYRAJI SATTAJI SINCE DECD. THRO'HEIRS AND L/R,MAHENDRASINH BHIKHUBHA	,MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32137	FA/3996/2010	06/05/2014	LEGAL HEIRS OF DEC. RANUBHA JETHUBHA JADEJA MAHIPALSINH,NARENDRASINH RANUBHA JADEJA,JAYENDRASINH JADEJA,MAHIPALSINH JADEJA	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32138	FA/3997/2010	06/05/2014	LEGAL HEIRS OF DEC. MAVJIBHAI DHANJIBHAI PATEL,TULSIDAS MAVJI PATEL	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32139	FA/3998/2010	06/05/2014	RAMJI SOMJI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32140	FA/3999/2010	06/05/2014	LEGAL HEIRS OF DEC. BHURUBHA VELUBHA JADEJA,PRAVINSINH BHURUBHA JADEJA,VIKRAMSINH BHURUBHA JADEJA,HADISINH BHURUBHA JADEJA,GAJUBHA BHURUBHA JADEJA	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32141	FA/4000/2010	06/05/2014	LEGAL HEIRS OF DEC. HANSRAJ DHANJI PATEL,KHIMJIBHAI HANSRAJBHAI PATEL,RAMESHBHAI HANSRAJBHAI PATEL	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32142	FA/4002/2010	06/05/2014	LEGAL HEIRS OF DEC.MAVJIBHAI DHANJIBHAI PATEL,TULSIDAS MAVJI PATEL	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32143	FA/4006/2010	06/05/2014	LEGAL HEIRS OF DEC. MARIYABAI LIMA, KHAMISHA HAJI LIMA,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL

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32144	FA/4007/2010	06/05/2014	LEGAL HEIRS OF DEC. MARIYABAI LIMA, KHAMISHA HAJI LIMA,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32145	FA/4008/2010	06/05/2014	PACHAN SAVGA PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32146	FA/4009/2010	06/05/2014	PATEL DAHIBEN NARAN SOMJI,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32147	FA/4011/2010	06/05/2014	KARSHAN VELJI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32148	FA/4013/2010	06/05/2014	PATEL LALJI RAMJI SINCE DECEASED THRO HIS LEGAL HEIRS,HIRJI LALJIBHAI PATEL (VAGADIYA),TULSHI LALJIBHAI PATEL (VAGADIYA),JAYANTILAL LALJIBHAI PATEL (VAGADIYA),KHIMJI LALJIBHAI PATEL (VAGADIYA),JITENDRA LALJIBHAI PATEL (VAGADIYA),DINESH LALJIBHAI PATEL (VAGADIYA)	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32149	FA/4015/2010	06/05/2014	PATEL KARSHAN VELJIBHAI,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32150	FA/4016/2010	06/05/2014	PATEL KARSHAN VELJIBHAI,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32151	FA/4017/2010	06/05/2014	LEGAL HEIRS OF DEC. GANDAS JARJI,DEVJIBHAI GANGDAS,VINODBHAI GANGDAS	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32152	FA/4018/2010	06/05/2014	JAT KHAMISAH LIMA,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32153	FA/4019/2010	06/05/2014	KANJI VALJI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32154	FA/4020/2010	06/05/2014	LEGAL HEIRS OF DEC. GANGDAS HARJI PATEL,DEVJIBHAI GANGDAS,VINODBHAI GANGDAS	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32155	FA/4021/2010	06/05/2014	GOVINDBHAI ABAJIBHAI DECEASED,TULSABEN WIDOW OF GOVINDBHAI ABHJIBHAI,SAILESBHAI GOVINDBHAI,RAJESHBHAI GOVINDBHAI,RITABEN GOVINDBHAI	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32156	FA/4022/2010	06/05/2014	KESARBEN ABJIBHAI PATEL,GOVINDBHAI ABJIBHAI PATEL DECEASED,TULSABEN WIDOW OF GOVINDBHAI ABJIBHAI,SAILESBHAI GOVINDBHAI,RAJESHBHAI GOVINDBHAI,RITABEN GOVINDBHAI	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32157	FA/4023/2010	06/05/2014	MEGJI PREMJI PATEL (DECEASED) THRO.HIS LEGAL HEIRS.,VIRENDRABHAI MEGHJI PATEL	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32158	FA/4024/2010	06/05/2014	ARVINDBHAI DEVJIBHAI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR.VARUN K.PATEL
32159	FA/4025/2010	06/05/2014	BHANJI PREMJI PATEL,	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL

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32160	FA/4026/2010	06/05/2014	MEGJI PREMJI PATEL (DECEASED) THRO.HIS LEGAL HEIRS.,VIRENDRABHAI MEGHJI PATEL	MR ANAND R PATEL	DY. COLLECTOR NAKHTRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
32161	FA/4027/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAIYED ABDUL AHMAD,	MR MM SAIYED
32162	FA/4028/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PIYUSHKUMAR THAKORELAL,	MR MM SAIYED
32163	FA/4029/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANTILAL CHHOTALAL,	RULE SERVED
32164	FA/4030/2010	10/12/2010	ORIENTAL INSURANCE COMPANY LTDTHROUGH AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	RAIBEN WD/O BABUBHAI SHANKERLAL PATEL,PALLAVIBEN BABUBHAI PATEL,RAJESHKUMAR BABUBHAI PATEL,KUSUMBEN BABUBHAI PATEL	MR SIDDHARTH H DAVE
32165	FA/4039/2010	04/09/2013	STATE OF GUJARAT,MAMLATDAR,DISTRICT COLLECTOR,DEPUTY COLLECTOR	GOVERNMENT PLEADER	VAGHRI LABHUBEN TEJASBHAI POA OF,	RULE SERVED,THAKKAR AND PAHWA ADVOCATES
32166	FA/4043/2010	29/03/2012	ORIENTAL INSURANCE COMPANY LTD, PARSHWANATH CHAMBER, NEW,	MR ANAL S SHAH	RAMTUBEN RAISINGH RATHVA,MERABEN DEVSINGH RATHWA,UMESH RATILAL PATEL,YASHWANTBHAI N DHANANI	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
32167	FA/4044/2010	29/11/2016	VALLABHBHAI NATHABHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECEASED NARSIBHAI TAPUBHAI, SHANTABEN NARSIBHAI,SURESH NARSIBHAI,VINOD NARSIBHAI,KISHOR NARSIBHAI,BHARTIBEN NARSIBHAI,JIVABHAI TAPUBHAI,DEVABHAI TAPUBHAI	RULE SERVED,MR ANSHIN H DESAI
32168	FA/4045/2010	30/11/2017	KAILASBEN GOVINDBHAI PATEL,	MR HM PARIKH,MR RASESH H PARIKH	JIGNESH GOVINDBHAI PATEL,AMIT GOVINDBHAI PATEL	RULE SERVED,MR PR THAKKAR
32169	FA/4047/2010	14/08/2014	ASHOKBHAI DHANJIBHAI,SUDHABEN ASHOKBHAI,MINOR GOPI ASHOKBHAI,MINOR SHRUSHTI ASHOKBHAI,MINOR DIXIT ASHOKBHAI,DHANJIBHAI JERAMBHAI,LAXMIBEN DHANJIBHAI	MR HRIDAY BUCH	KANJIBHAI DEVJIBHAI RADADIA,ORIENTAL INSURANCE CO	
32170	FA/4048/2010	06/12/2010	PRADIP GANGDAS KANABAR,	MR MRUGEN K PUROHIT	GUJARAT STATE FINANCE CORPORATION,GUJARAT ELECTRICITY BOARD,LAXMI VILAS BANK,STATE OF GUJARAT,SWASTIK TRADING COMPANY,GIRIRAJ GINNING FACTORY,DEEP COTTON,VIPUL TRADERS,MAHAVIR GINNING FACTORY,PATIDAR INDUSTRIES PVT LTD,VARDHMAN INDUSTRIES,GIRNAR FOOD INDUSTRIES,SAVALIYA COTTON GINNING & PRECESSING(VERAVAL),KISHAN FOOD INDUSTRIES,UMESH SALES CORPORATION,PADMAVATI PAUVA MILL,SAGAR AGRO INDUSTRIES,ADITYA AGRO INDUSTRIES,VINAYAK FOOD PRODUCTS,NAVKAR FOOD PRODUCTS,ARIHANT FOOD PRODUCTS,ABHISHEK FOOD INDUSTRIES,GURUKRUPA FOOD INDUSTRIES,RAJLAXMI CATTLE FOOD,SURAT DISTRICT SALES & PURCHASE UNION LTD,TRIMURTI FEEDS,USHA OIL MILL,BALAJI AGRO PRODUCTS PVT.LTD,SHAH & SONS,SUBHASH TRADING CO,GANESH AGRO INDUSTRIES,N M UNADKAT & CO,C V MASHRU,RAMESH MACHINERY STORES,K M KOTAK	
32171	FA/4049/2010	09/12/2010	JATINBHAI VIRENDRABHAI SHAH,	MR DHARMESH V SHAH	DR DINABEN W/O JATINBHAI VIRENDRABHAI SHAH D/O JASHVANTLAL,	MR VIRAL M PANDYA

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32172	FA/4050/2010	07/02/2011	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	HANSABEN ASHOKBHAI DABHI,ASHOKBHAI VITHALBHAI DABHI,GOVINDBHAI VITHALBHAI DABHI,NATIONAL INSURANCE COMPANY LIMITED,KIRTIKUMAR PARMANANDDAS SHAH,ROHITBHAI PARMANANDDAS SHAH	NOTICE SERVED BY DS,MR DAKSHESH MEHTA,MR JAYSINH R JADEJA
32173	FA/4051/2010	07/02/2011	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR SANDIP C SHAH	MINOR MITALBEN VALLABHBHAI DABHI,ASHOKBHAI VITHALBHAI DABHI,GOVINDBHAI VITHALBHAI DABHI,NATIONAL INSURANCE CO LTD,KIRITKUMAR PARMANANDDAS SHAH,DR.ROHITBHAI PARMANANDDAS SHAH	NOTICE SERVED BY DS,MR DAKSHESH MEHTA
32174	FA/4052/2010	07/02/2011	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	SHOBHABEN JINABHAI DABHI(MINOR),ASHOKBHAI VITHALBHAI DABHI,GOVINDBHAI VITHALBHAI DABHI,NATIONAL INSURANCE COMPANY LIMITED,KIRTIKUMAR PARMANANDDAS SHAH,ROHITBHAI PARMANANDDAS SHAH	NOTICE SERVED BY DS,MR DAKSHESH MEHTA
32175	FA/4053/2010	07/02/2011	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR SANDIP C SHAH	LEGAL HEIRS AND R P OF DECE MADHUBEN HARJIBHAI DABHI, HARJIB,MINOR MUKESH HARJIBHAI DABHI,MINOR USHABEN HARJIBHAI DABHI,MINOR SAJANBEN HARJIBHAI DABHI,MINOR SUNIL HARJIBHAI DABHI,MINOR PRIYA HARJIBHAI DABHI,ASHOKBHAI VITHALBHAI DABHI,GOVINDBHAI VITHALBHAI DABHI,NATIONAL INSURANCE CO LTD,KIRITKUMAR PARMANANDDAS SHAH,DR.ROHITBHAI PARMANANDDAS SHAH	NOTICE SERVED BY DS,MR DAKSHESH MEHTA
32176	FA/4054/2010	09/03/2011	BHIKHABHAI JENABHAI PANCHAL,KAMUBEN D/O JENABHAI NARSINHBHAI PANCHAL,LILABEN D/O JENABHAI NARSINHBHAI PANCHAL	(MR BD KARIA)	CHAMPABEN WD/O DAHYABHAI MAGANBHAI PANCHAL,ANANDBHAI DAHYABHAI PANCHAL,MANJULABEN D/O DAHYABHAI MAGANBHAI PANCHAL,SHAKUBEN D/O DAHYABHAI MAGANBHAI PANCHAL	MR GM AMIN
32177	FA/4057/2010	24/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
32178	FA/4058/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANLAL PITAMBARDAS,	
32179	FA/4059/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAGANBHAI MELA,NANDUBEN WD/O MAGANBHAI MELA,MOHANBHAI MAGANBHAI,HEIRS OF BIKHA MAGAN,DHANJIBHAI MAGANBHAI,AMARSANG MAGANBHAI,SHANTABEN D/O MAGANBHAI,MANIBEN D/O MAGANBHAI,SAVITABEN D/O MAGANBHAI,MAHENDRABHAI MAGANBHAI,KUSUMBEN D/O MAGANBHAI,JADABEN WD/O BHIKHA MAGAN,CHHATRASANG BHIKHABHAI,RAMESH BHIKHABHAI	
32180	FA/4060/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL NARSINHBHAI,	
32181	FA/4061/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF NAGJIBHAI KARSANBHAI,BAJUBEN WD/O NAGJIBHAI KARSANBHAI,BHAGVANSANG NAGJIBHAI	
32182	FA/4062/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PRATAPBHAI CHHAGANBHAI,SURAJBEN WD/O PRATAPBHAI CHHAGANBHAI,ABHESANG PRATAPBHAI,JADABEN D/O PRATAPBHAI,BADHARBHAI PRATAPSANG	
32183	FA/4063/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL TRIBHOVANDAS,	
32184	FA/4064/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARMENDRABHAI UDESANG,HEMANTBHAI UDESANG	

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32185	FA/4065/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESANG RANCHHODBHAI,VAJESANGBHAI RANCHHODBHAI	
32186	FA/4066/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG CHHITABHAI,PRATAPBHAI CHHITABHAI,NARSANG CHHITABHAI,DHARMENDRA UDESANG,HEMANTBHAI UDESANG	
32187	FA/4067/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG KEVALBHAI GOHIL'S HEIRS,DIPSANG MAVSANGBHAI,MANJULABEN MAVSANGBHAI,RANJITBHAI MAVSANGBHAI,KANCHANBEN MAVSANGBHAI	
32188	FA/4068/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI BECHARBHAI,	
32189	FA/4069/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVGIRI MAHIJIGIRI,	
32190	FA/4070/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF USESANG CHHOTUBHAI,PARVATIBEN WD/O UDESANG CHHOTUBHAI,KAILASBEN UDESANG,NATWARBHAI UDESANG,SURESHBHAI UDESANG	
32191	FA/4071/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH SHIVA,	
32192	FA/4072/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWAN JIVABHAI,	
32193	FA/4073/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH SHIVABHAI,	
32194	FA/4074/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SOMABHAI,	
32195	FA/4075/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIKABHAI MITHABHAI,	
32196	FA/4076/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SOMABHAI,	
32197	FA/4077/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANU KESHIA,	
32198	FA/4078/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWAN JIVA,	
32199	FA/4079/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALUBHAI BHUKAN,	
32200	FA/4080/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMAT ZINA,	
32201	FA/4081/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKH VAJUBHAI,	
32202	FA/4082/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH CHHITABHAI,	
32203	FA/4083/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMAT ZINA,	
32204	FA/4084/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIKA MITHA,	
32205	FA/4085/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAJA LALJI,	
32206	FA/4086/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH CHHITABHAI,	
32207	FA/4087/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIKABHAI MITHABHAI,	
32208	FA/4088/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH SHIVA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32209	FA/4089/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKH VAJA,	
32210	FA/4090/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALUBHAI BHUKGJI,	
32211	FA/4091/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMAT ZINA,	
32212	FA/4092/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAN VEJUBHAI,	
32213	FA/4093/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTI GAJABHAI,	
32214	FA/4094/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH CHHITABHAI,	
32215	FA/4095/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL SOMABHAI,	
32216	FA/4096/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL IBRAHIM,	
32217	FA/4097/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ADAM ISMAIL,	
32218	FA/4098/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMERJI HAJI ISMAIL,	
32219	FA/4099/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID USMANBHAI AHMAD,	
32220	FA/4100/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN AHMAD,	
32221	FA/4101/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM UMAR,	
32222	FA/4102/2010	19/11/2010	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HUQ BHIKHI,	
32223	FA/4103/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHAMAD IBRAHIM MAHMAD BAPU,	
32224	FA/4104/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD VALI AASMAL,	
32225	FA/4105/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MAHMAD AASMAL,	
32226	FA/4106/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN HASAN MUSA TAILOR,	
32227	FA/4107/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZULEKHA HEIRS OF WD/O DAUD VALI MUASA. YUSUF DAUD VALI,	
32228	FA/4108/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABBAS ALI HAJI MAHMAD IBRAHIM,	
32229	FA/4109/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HAJI MAHMAD IBRAHIM,	
32230	FA/4110/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB HAJI MAHMAD ABHARAM,	
32231	FA/4111/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI ABHARAM ASMAL BHAGAT'S HEIRS MAHMAD ALI ABHARAM BHAGAT,	
32232	FA/4112/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN VALI MAHMAD,	
32233	FA/4113/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD IBRAHIM SOJIR,ADAM IBRAHIM SOJIR	
32234	FA/4114/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MAHMAD UMAR,MUSA VALI MAHMAD UMAR,HASAN VALI MAHMAD UMAR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32235	FA/4115/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA VALI MAHMAD UMAR,HASAN VALI MAHMAD UMAR	
32236	FA/4116/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED AHMED BHAIJIVALI ISMAIL AHMED BHAIJI,	
32237	FA/4117/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA ASMAL MOHMAD,	
32238	FA/4118/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF UMERJI AHMED ADAM ISMAIL UMARJI,	
32239	FA/4119/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHMAD ALI,HEIRS OF MOHMAD ISMAIL MIYAJI,BIBIBEN WD/O MOHMAD ISMAIL,ASHRAF MOHMAD ISMAIL,MAHERUNBEN D/O MOHMAD ISMAIL,RAHIMABEN D/O MOHMAD ISMAIL,KHERUNBEN D/O MOHMAD ISMAIL,SHANENAZBEN D/O MOHAMD ISMAIL,RAHEMADIBEN D/O MOHMAD ISMAIL,NAZMABEN D/O MOHAMD ISMAIL,FARJANABEN D/O MOHAMD ISMAIL,HEIRS OF IBRAHIM ASMAL MIYAJI YAKUBBHAI IBRAHIM,ABDULLA MOHAMADALI	
32240	FA/4120/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULGAFUR ABDUL HAMID,HEIRS OF GULAM MOHMAD ABDUL HAMID JUNED GULAM MOHAMD,MAHYUDDIN ABDUL HAMID,NIZAMUDDIN ABDUL HAMID	
32241	FA/4121/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHIYABHAI BHIMLABHAI,	
32242	FA/4122/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SEMUAL JAGABHAI VASAVA,	
32243	FA/4123/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAMABHAI REVLABHAI,	
32244	FA/4124/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJLABHAI PRATAPBHAI,	
32245	FA/4125/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADUBHAI MANIYABHAI,	
32246	FA/4126/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI RANCHHODBHAI,	
32247	FA/4127/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MELIBEN WD/O CHHOTIYABHAI FULJIBHAI,	
32248	FA/4128/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS MAGANBHAI FULJIBHAI NANUBHAI MAGANBHAI,	
32249	FA/4129/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI BAKOREBHAI PATEL,	
32250	FA/4130/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARUN MOHMAD PATEL,	
32251	FA/4131/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATIBEN D/O HARIBHAI MAGANBHAI PATEL,	
32252	FA/4132/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN MANORBHAI PATEL,	
32253	FA/4133/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI BAKOREBHAI PATEL,	
32254	FA/4134/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI BHIKHABHAI PATEL,	
32255	FA/4135/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATSINH NAGJIBHAI PATEL,	
32256	FA/4136/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI MOHMAD MUSE ISAP,	

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32257	FA/4137/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI ADAM IBRAHIM,	
32258	FA/4138/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI MUSA SHETH,	
32259	FA/4139/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMAD VALI BAPU,	
32260	FA/4140/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL VALI IBRAHIM,	
32261	FA/4141/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN VALI IBRAHIM,	
32262	FA/4142/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SABBIR ADAM HASAN BAPU HEIR OF ADAM HASAN BAPU,	
32263	FA/4143/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA VALI BAPU,	
32264	FA/4144/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA UMARJI IBRAHIM ISA HEIR OF UMARJI IBRAHIM ISA,	
32265	FA/4145/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF MUSA VALI,	
32266	FA/4146/2010	23/11/2010	SPECIAL LAND ACAQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI MOHAMAD ISMAIL,	
32267	FA/4147/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NARHARIBHAI CHHABILARMBHAI,	
32268	FA/4148/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KAYAMBHAI HIMATBHAI,	
32269	FA/4149/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SOMABHAI MANGABHAI PARMAR,	
32270	FA/4150/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SUKHABHAI MAHIJIBHAI,	
32271	FA/4151/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAVJIBHAI BHAGWANBHAI PARMAR, HEIR OF BHAGWANBHAI TALJIBHAI,	
32272	FA/4152/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SOMABHAI LALLUBHAI PARMAR,	
32273	FA/4153/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHARATSANG BAVABHAI,	
32274	FA/4154/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAYSANGBHAI BHIKHABHAI BIN MAHIJIBHAI,	
32275	FA/4155/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHAGWATIPRASAD AMBALAL,	
32276	FA/4156/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PRANSHANKER FULSHANKAR PANDAY GUARDIAN OF MINOR CHIRAG,	
32277	FA/4157/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PARVATIBEN WD/O UMIYASHANKAR,	
32278	FA/4158/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PARMAR NARSINHBHAI KALABHAI,	
32279	FA/4159/2010	23/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PUNAMBHAI DHULABHAI,SUNDERBEN WD/O DHULABHAI RATANSANG	
32280	FA/4161/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI JAGDISHDAN MADHUDAN,	NOTICE SERVED,MR JIGAR G GADHAVI

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32281	FA/4162/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI MORJI JIVTAJI SARDARJI THROUGH HEIRS,MANIBA WD/O GADHVI MORJI JIVTAJI SARDARJI,GADHVI DAHYABHAI MORJI,GADHVI NATVARDAN MORJI,GADHVI BHANUDAN MORJI,GADHVI ARJUNDAR MORJI,GADHVI VASANTDAN MORJI,GADHVI RAJUDAN JIVTAJI THROUGH HEIRS,GADHVI RATANDAN RAJUDAN,GADHVI BANESINH RAJUDAN,GADHVI KANUDAN RAJUDAN	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,UNSERVED EXPIRED (R),MR JIGAR G GADHAVI
32282	FA/4163/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI BALUDAN SHAHURJI THROUGH HEIRS,GADHVI MAVALDAN BALUDAN,GADHVI MADANDAN BALUDAN,GADHVI FATESINH BALUDAN,GADHVI PRAVINDAN BALUDAN,GADHVI SHANTIDAN SHAHURJI THROUGH HEIRS,TAKHATBA WD/O GADHVI SHANTIDAN SHAHURJI,GADHVI BANESINH SHANTIDAN,GADHVI BHARATKUMAR SHANTIDAN,GADHVI ARJUNDAN SHANTIDAN,GADHVI HITESHKUMAR SHANTIDAN,GADHVI DIPDAN SHAHURJI,GADHVI SURAJDAN SHAHURJI	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,MR JIGAR G GADHAVI
32283	FA/4164/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF GADHVI AAIDANJI JASHUJI,	NOTICE SERVED,MR JIGAR G GADHAVI
32284	FA/4165/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI MORJI JIVTAJI SARDARJI THROUGH HEIRS,MANIBA WD/O GADHVI MORJI JIVTAJI SARDARJI,GADHVI DAHYABHAI MORJI,GADHVI NATWARDAN MORJI,GADHVI BHALUDAN MORJI,GADHVI ARJUNDAN MORJI,GADHVI VASANTDAN MORJI,GADHVII RAJUDAN JIVTAJI THROUGH HEIRS,GADHVI RATANDAN RAJUDAN,GADHVI BANESINH RAJUDAN,GADHVI KANUDAN RAJUDAN,GADHVI RAMUDAN JIVTAJI SARDARJI DECD. THRO' HEIRS,JORBA AASHUDAN GADHAVI,PARASDAN RAMUDAN GADHAVI,SURESHDAN RAMUDAN GADHAVI,AVARDAN RAMUDAN GADHAVNI SINCE DECD. THRO' HEIRS,SOVANBA WD/O AVARDAN GADHAVI,SHAILESHKUMAR AVARDAN,KAMLESHKUMA AVARDAN GADHVI	,RULE SERVED,UNSERVED EXPIRED (R),MR JIGAR G GADHAVI
32285	FA/4166/2010	06/12/2010	BAI RAILI WD/O RATANSINH MANSUKH KOLI PATEL,CHHATRASINH RATANSINH KOLI PATEL,REKHABEN RATANSINH KOLI PATEL,KAMPABEN RATANSINH KOLI PATEL,KAGRIBEN RATANSINH KOLI PATEL,MINOR DILIPKUMAR RATANSINH PATEL (DELETE),MANSUKHBHAI RUPABHAI PATEL (DELETE),BAI SAKRIBEN MANSUKHBHAI KOLI PATEL	MR MA KHARADI	MATUBHAI KUBERBHAI PATEL (DELETE),NATUBHAI KUBERBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD.	
32286	FA/4169/2010	10/12/2010	DIPIKA AMRUTBHAI PATEL,	MR SHIVANG J SHUKLA	VISHWAM PARMANAND PATEL,	MS TRUSHA K PATEL
32287	FA/4172/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MELABHAI ZINABHAI,	
32288	FA/4173/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI BHIMABHAI,	
32289	FA/4174/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI JORABHAI PATEL (SINCE DECEASED),THAKORBHAI HARIBHAI,PRAVINBHAI HARIBHAI,SURESHBHAI HARIBHAI,LALITABEN ISHWARBHAI,SUNILBHAI ISHWARBHAI	
32290	FA/4175/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI CHHITABHAI (SINCE DECEASED),JESANGBHAI MOHANBHAI,RAVJIBHAI MOHANBHAI,JADABEN MOHANBHAI WD/O MOHANBHAI CHHITABHAI	
32291	FA/4176/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI AMARSINH SINDHA,	
32292	FA/4177/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSUKHBHAI RAMJIBHAI,	MR VIMAL M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32293	FA/4178/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJANBHAI RAMJIBHAI,	
32294	FA/4179/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALJI MADHA,SAMJU MADHA	
32295	FA/4180/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGWANBHAI NATHABHAI,	
32296	FA/4181/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSIBHAI MOHANBHAI,	
32297	FA/4182/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARSHANBHAI AMBABHAI,	
32298	FA/4183/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATNABHAI ANANDBHAI,	
32299	FA/4184/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMA RANCHHODBHAI,JIVRAJBHAI JASHMATBHAI	
32300	FA/4185/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARDASBHAI LAKHMANBHAI,	
32301	FA/4186/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHABHAI VASTABHAI,	
32302	FA/4187/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSUKHBHAI PANCHABHAI,	
32303	FA/4188/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALUBEN BHIKHABHAI,	
32304	FA/4189/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	AAHIR PARBATBHAI VEJABHAI,	
32305	FA/4190/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKALBHAI BHIMABHAI,	
32306	FA/4191/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKAL KARSHANBHAI,	
32307	FA/4192/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANTILAL JADAVBHAI,	
32308	FA/4193/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMABHAI MANJIBHAI,	
32309	FA/4194/2010	25/11/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOBARBHAI MADHABHAI,	
32310	FA/4195/2010	24/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GANDABHAI GANESHBHAI,	
32311	FA/4196/2010	24/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RABARI ISHVARBHAI LALJI,	
32312	FA/4197/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI ISHVARBHAI PATEL,	
32313	FA/4198/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI BHAGVANBHAI,	
32314	FA/4199/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI RANCHHODBHAI PATEL,HASMUKHBHAI RANCHHODBHAI PATEL	
32315	FA/4200/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN WD/O CHHAGANBHAI ASHABHAI,	
32316	FA/4201/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA CHANDRASINH BHAGAWANSINH,	
32317	FA/4202/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYENDRABHAI MANGALBHAI PATEL,	
32318	FA/4203/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHIKHABHAI GALABHAI,SHANTILAL BHIKHABHAI,KANUBHAI BHIKHABHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32319	FA/4204/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL TRIBHOVANBHAI PATEL,	
32320	FA/4205/2010	07/03/2012	ORIENTAL INSURANE COMPANY LIMITED(SUBSIDIARY OF GEN.INSURANC,	MS KARUNA V RAHEVAR	RAMABEN KESHUBHAI PRAJAPATI,KESHUBHAI GOVINDBHAI PRAJAPATI,RAJENDRASINH GUMANSINH BARKALA,GUJARAT STATE ROAD TRANSPORT CORPORATION,CHETANBHAI CHATURBHAI VASAVA	RULE SERVED,MR D M AHUJA,MRS FALGUNI D PATEL,MR MAKBUL I MANSURI,MR R G DWIVEDI
32321	FA/4207/2010	23/09/2019	CHANCHALBEN W/O RAMESHBHAI ISHWARBHAI MAKWANA,JIGNASA RAMESHBHAI MAKWANA,JAIMINBHAI RAMESHBHAI MAKWANA,BHADRABEN ISHWARBHAI MAKWANA	MR.HIREN M MODI	ILYASBHAI MOHAMMAD KADIWALA,RAJENDRABHAI R MEGHAT,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
32322	FA/4215/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32323	FA/4216/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32324	FA/4217/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32325	FA/4218/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32326	FA/4219/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32327	FA/4220/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32328	FA/4221/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32329	FA/4222/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32330	FA/4223/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32331	FA/4224/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32332	FA/4225/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.(THROUGH ITS AUTHORISED,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,DILAWARKHAN NASIRKHAN PATHAN	
32333	FA/4226/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	KAMALABEN HEIRS OF VRAJLAL HIRALAL,VASANTLAL VRAJLAL	
32334	FA/4227/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	SHAMALBHAI BECHARBHAI,	

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32335	FA/4228/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF BABUBHAI MAHIJIBHAI, PRABHATBHAI BABUBHAI, RAMESH,HEIRS OF SHANABHAI PHULABHAI, SHANKARBHAI SHANABHAI,HEIRS OF BHIKHABHAI MAHIJIBHAI JESANGBHAI BHIKHABHAI	
32336	FA/4229/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	IBRAHIM ADAM,	
32337	FA/4230/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HARIBHAI RANCHHODBHAI BHATT,	
32338	FA/4231/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	RAMESHCHANDRA BHAGWATISHANKAR THAKAR,	
32339	FA/4232/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	NARESHBHAI RAJNIKANT,	
32340	FA/4233/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	JAYDEVPRASAD RAMANLAL THAKAR,	
32341	FA/4234/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF IBRAHIMBHAI BHIKHABHAI,HANIFBHAI IBRAHIMBHAI,YUNUSBHAI IBRAHIMBHAI	
32342	FA/4235/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL,RAMANLAL AMBALAL	
32343	FA/4236/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	VITTHALBHAI HIRABHAI,	
32344	FA/4237/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF DINESHCHANDRA CHHAGANLAL,BHAVESHKUMAR DINESHCHANDRA	
32345	FA/4238/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA ALI BAGAS,	
32346	FA/4239/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI DHULABHAI,	
32347	FA/4240/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYMALBHAI HIMATBHAI VASAVA,	
32348	FA/4241/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARBHAI DESAIBHAI,	
32349	FA/4242/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNIBHAI SHANKARBHAI PATEL,	
32350	FA/4243/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MOHANBHAI,	
32351	FA/4244/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMMATBHAI BHUKHANBHAI,MAVSANG BHUKHANBHAI,DAHIBEN WD/O MAVSANG BHUKHANBHAI,FOGATBHAI MAVSANGBHAI,NARPATBHAI MAVSANGBHAI,SHIVABHAI MAVSANGBHAI,SARASWATIBEN MAVSANGBHAI	
32352	FA/4245/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MANGALBHAI,SURAJBEN WD/O ISHWARBHAI MANGALBHAI,BHAGAVANBHAI ISHWARBHAI,HATHISANGBHAI ISHWARBHAI	
32353	FA/4246/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG MAVSANG,	
32354	FA/4247/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI NARSANGBHAI,SHANTABEN WD/O PRATAPBHAI NARSANGBHAI,DILIPBHAI PRATAPBHAI,KHUMANBHAI PRATAPBHAI,MAHENDRABHAI PRATAPBHAI,RAJENDRABHAI PRATAPBHAI	
32355	FA/4248/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABEN PARSOTTAMBHAI,KHUMANSANG CHATURBHAI	
32356	FA/4249/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAILESHKUMAR NATWARLAL VYAS, POA DILIPBHAI NATWARLAL VYAS,	

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32357	FA/4250/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESANG SHANABHAI NANSANG,	
32358	FA/4251/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIJIBHAI MOHANBHAI,	
32359	FA/4252/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANG SURSANG,DHANIBEN WD/O RAISANG SURSANG,DEVBEN D/O RAISANG SURSANG,BHIKHIBEN D/O RAISANG SURSANG,ARVINDBHAI RAISANGBHAI,MAHENDRABHAI RAISANGBHAI	
32360	FA/4253/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI PRANJIVAN SONI,	
32361	FA/4254/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI CHHITABHAI,SHANTABEN WD/O KALABHAI CHHITABHAI,DILIPBHAI KALABHAI,SAROJBEN KALABHAI,VILASBEN KALABHAI,NATWARBHAI KALABHAI,SHANTABEN WD/O DHUPSANGBHAI CHHITABHAI,RANJANBEN DHURSANG,LILABEN DHURSANG,HARISANG DHULSANG,RAXA WD/O HARISANG DHUPSANG,ASHRINABEN HARISANG,MINOR TEJAS HARISANG, THROUGH RAXABEN HARISANG,MINOR SANDIP HARISANG, THROUGH RAXABEN HARISANG	
32362	FA/4255/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UJAMBEN WD/O BHAGVANBHAI JAGMALBHAI,SHANTABEN D/O BHAGAVANBHAI,SONABEN D/O BHAGAWANBHAI,VAJESANG BADHARBHAI	
32363	FA/4256/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SITABEN WD/O KALYANBHAI CHHAGANBHAI,MAGANBHAI KALYANBHAI,BAJUBEN KALYANBHAI,REVABEN KALYANBHAI,LAKHIBEN KALYANBHAI	
32364	FA/4257/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI RANCHHODBHAI,	
32365	FA/4258/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI CHATURBHAI PATEL AS ADMINISTRATOR OF KAMALABEN,	
32366	FA/4259/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI MAGANLAL PATEL,	
32367	FA/4260/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VITTHALBHAI SHIVABHAI,KAUSHIKKUMAR VITTHALBHAI,SHARDABEN VITTHALBHAI	
32368	FA/4261/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHASHIKANT AMBALAL PATEL,	
32369	FA/4262/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT SHIVABHAI,	
32370	FA/4263/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI ANTOLBHAI PATEL,	
32371	FA/4264/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN AMBALAL PATEL,	
32372	FA/4265/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBHAI GHORIBHAI,	MR MM SAIYED
32373	FA/4266/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITENDRABHAI NARANBHAI,	MR MM SAIYED
32374	FA/4267/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI LAKHABHAI,	
32375	FA/4268/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI BHIKHABHAI PATEL,	
32376	FA/4269/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI GALABHAI,	
32377	FA/4270/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI BAGAS AKKU,	

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32378	FA/4271/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MORARBHAI TRIBHOVANBHAI,	
32379	FA/4272/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL CHHAGANLAL,	
32380	FA/4273/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN GORDHARBHAI,SANJAYKUMAR NATUBHAI,MANUBHAI NATUBHAI,UKABHAI NATUBHAI,MANGIBEN D/O GORDHANBHAI HIRABHAI	
32381	FA/4274/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL TRIBHOVANDAS,	
32382	FA/4275/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITHALBHAI DESAIBHAI,	
32383	FA/4276/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VITHALBHAI NAGJIBHAI DAXABEN D/O VITHALBHAI,	
32384	FA/4277/2010	23/11/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJULABEN DHULABHAI,	
32385	FA/4278/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARLAL VRAJLAL PATEL,	
32386	FA/4279/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS & LEGAL REPRESENTATIVE OF MOHANBAVA DAHYABHAI, GNANBEN,SHARDABEN MOHANSINH,NIRUBEN MOHANSINH	
32387	FA/4280/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN D/O NAGINLAL MOTILAL POA BHOGILAL NAGINLAL MODI,	
32388	FA/4281/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN WD/O NAGINLAL MOTILAL, POA BHOGILAL NAGINLAL MODI,	
32389	FA/4282/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUSINH GEMALSINH KHER,	
32390	FA/4283/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN KHUMANSINH KHER,	
32391	FA/4284/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF IBRAHIM VESMIYA,	
32392	FA/4285/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATSINH RAMSINH SURATIYA,	
32393	FA/4286/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHOGILAL MOTILAL RAJVADI,	
32394	FA/4287/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLATSINH RAMSINH KHER,	
32395	FA/4288/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITLABHAI CHAMINBHAI VASAVA,	
32396	FA/4289/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIRBHAI DEVLABHAI VASAVA,	
32397	FA/4290/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRBHAI CHHAGANBHAI VASAVA,	
32398	FA/4291/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHLABHAI VAJIRBHAI VASAVA,	
32399	FA/4292/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN OLIYABHAI VASAVA,	
32400	FA/4293/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI FATIYABHAI VASAVA,	
32401	FA/4294/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRBHAI BHUKHANBHAI VASAVA,	
32402	FA/4295/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANOPBHAI FATIYABHAI VASAVA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32403	FA/4296/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI RESHMABHAI,BHUDARBHAI KANJIBHAI VASAVA	
32404	FA/4297/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHAMMADBHAI VESMIYA,	
32405	FA/4298/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIKLAL JIVANLAL SHAH'S HEIRS INDUBEN WD/O RAMNIKLAL,	
32406	FA/4299/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM MANISHANKAR BHATT,	
32407	FA/4300/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANGBHAI SURSANGBHAI'S HEIR & LEGAL REPRESENTATIVE,DHANIBEN WD/O RAISANGBHAI SURSANGBHAI,DEV BAHEN D/O RAISANG,BHIKHIBEN D/O RAISANG,ARVINDBHAI RAISANGBHAI,MAHENDRABHAI RAISANGBHAI	
32408	FA/4301/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORSINH CHHATRASINH GOHIL,	
32409	FA/4302/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAKASHCHANDRA DAMODARDAS PATEL,	MR MM SAIYED
32410	FA/4303/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD MUSA ADAM,YUNUS AHMAD MUSA,IQBAL AHMAD MUSA,HANIF AHMAD MUSA	
32411	FA/4304/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM UMARJI ISE,	
32412	FA/4305/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI PARBHUBHAI,	
32413	FA/4306/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI ADAM UMAR,AIYUB ALI ADAM,ABIB ALI ADAM,SARIK ALI ADAM,ABDUL ALI ADAM	
32414	FA/4307/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN D/O GANESH KESHAV,	
32415	FA/4308/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI HASAN PATEL,	
32416	FA/4309/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI RAIJIBHAI,	
32417	FA/4310/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN D/O SOMA PUJA,	
32418	FA/4311/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARIYAMBEN WD/O MAHAMDASHA,	
32419	FA/4312/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAFEJI ISMAIL IBRAHIM MANKADA,	
32420	FA/4313/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ISAP AHMAD,FATMA AHMAD ISE	
32421	FA/4314/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUD HASAN,	
32422	FA/4315/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASUDEV PRANSHANKAR,	
32423	FA/4316/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MUSA VAGRA,	
32424	FA/4317/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA MOHMAD SULEMAN,	
32425	FA/4318/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHWANTBHAI JOKHANBHAI,JAMKUBEN JOKHANBHAI,GALAB,WIDOW KAVITABEN MOHANBHAI,MINOR ARVINDBHAI MOHANBHAI,VIKRAMBHAI MOHANBHAI,MINOR JASHODABEN MOHANBHAI	

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32426	FA/4319/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRASINH AMARSINH,MINOR JAYANTIBHAI FATESINH,MINOR SURESHBHAI FATESINH,MINOR ROHITBHAI FATESINH,KAMLABEN WD/O FATESINH AMARSINH,SHANTABEN WD/O DALSUKH GOPAL,AARATSINH DALSUKHBHAI,MAGANBHAI JOKHANBHAI,MANSINH GEMABHAI,BAI NATHI WD/O GEMABHAI JOKHANBHAI	
32427	FA/4320/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAGANBHAI BIJALBHAI,LAKHABHAI BIJALBHAI,BAI KAKUDI WD/O BIJALBHAI MANABHAI,PRATAPBHAI VIRABHAI,BAI BUNI D/O VIRABHAI MANABHAI,GULIBEN BALVANTBHAI,BAYJI BALVANTBHAI,RESHMABEN WD/O BALVANTBHAI BIJALBHAI,BHAVANSINH SABURBHAI,CHOKIBEN WD/O SABURBHAI,GALABHAI PUNABHAI,KALUBHAI PUNABHAI,PARVATBHAI PUNABHAI,SHARDABEN PUNABHAI,SUJBEN PUNABHAI,SHANTABEN WD/O PUNABHAI,GAMBHIRBHAI DEVJIBHAI,HIRABHAI DEVJIBHAI,SAVITABEN DEVJIBHAI	
32428	FA/4321/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATNABHAI BHAYJIBHAI,SONA BHAYJI,SURSINGBHAI BHAYJIBHAI,GEMABHAI BHAYJIBHAI,DHULA SHAKRA,MULA SHAKRA,RAYLA SHAKRA,JETA SHAKRA,ZUMKU SHAKRA,AMRA KALU,GOKALBHAI KALUBHAI,HEMABHAI KALUBHAI,NANIBEN KALUBHAI,RAYSINH NARSINH,PRABHAT NARSINH,BHURI NARSINH,GANGABEN NARSINH,RAMILABEN NARSINH,PREMILABEN NARSINH	
32429	FA/4322/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOPALBHAI JESINGBHAI,BHAVANSINH BALUBHAI,BALUBHAI RANCHHODBHAI,GALJIBHAI,CHOKHLIBEN D/O BHAYJIBHAI GAMJIBHAI,DALSUKHBHAI BHAYJIBHAI	
32430	FA/4323/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALIBEN D/O KALA BHODU,GAMBHIRBHAI KALABHAI,DHOLIBEN KALABHAI,MANUBHAI KALABHAI	
32431	FA/4324/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARSING CHHAGANBHAI,SABURBHAI CHHAGANBHAI	
32432	FA/4325/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAMPABEN D/O HARIBHAI JOTABHAI,	
32433	FA/4326/2010	22/11/2010	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRATAPBHAI RAIJIBHAI BARIYA,	
32434	FA/4327/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMSINH NAGJIBHAI,	
32435	FA/4328/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMIRSINH BECHARSINH,	
32436	FA/4329/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULBHAI MOHMAD HASAN,	
32437	FA/4330/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHADURSINH AMARSINH,	
32438	FA/4331/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULBHAI IBRAHIMBHAI,RUSTAMBHAI IBRAHIMBHAI,IQBALBHAI IBRAHIMBHAI	
32439	FA/4332/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSINH CHHATRASINH POA OF ANOPBEN CHHATRASINH & HARISINH,	
32440	FA/4333/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI KARABHAI,	
32441	FA/4334/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROOPSANG BADHARSANG,	

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32442	FA/4335/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF KARSANBHAI MATHRUBHAI,NARMADABEN WD/O KARSANBHAI,RAMANBHAI KARSANBHAI,GANPATBHAI KARSANBHAI,URMILABEN KARSANBHAI,MOHANBHAI KARSANBHAI	
32443	FA/4336/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PUJABHAI BADHARSANG,CHHATRASINH PUJABHAI MORI	
32444	FA/4337/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIBEN LAXMANBHAI,	
32445	FA/4338/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI DHULABHAI,	
32446	FA/4339/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAMSANG GORDHANBHAI,REVABEN WD/O RAMSANG,AMARSANG RAMSANG,HIRABEN RAMSANG	
32447	FA/4340/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF MADHAVBHAI SHIVABHAI,BHARATSANG MADHAVBHAI,CHHATRASANG MADHAVBHAI,HIRABEN MADHAVBHAI,SONABEN MADHAVBHAI,JADABEN MADHAVBHAI,SURENDRASINH MANSANG,MAHENDARSINGH MANSANG,RAMILABEN MANSANG,TARABEN MANSANG	
32448	FA/4341/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LAKHIBEN WD/O RAMSANGMANGAL,PUNJIBEN D/O RAMSANG MANGAL	
32449	FA/4342/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG PRABHATSANG,	
32450	FA/4343/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG MADHAVSANG,	
32451	FA/4344/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANG DHULABHAI,	
32452	FA/4345/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF RAMSANG BAKORBHAI,UDESANG RAMSANG	
32453	FA/4346/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF KARSHANBHAI PUNJABHAI,MAHENDRABHAI KARSANBHAI	
32454	FA/4347/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF BHARATSANG MOTIBHAI,SITABEN WD/O BHARATSANG,KAPILABEN BHARATSANG,KAILASHBEN BHARATSANG,KIRANSINH BHARATSANG,BUDHSANG BHARATSANG	
32455	FA/4348/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF VALI SULEMAN AMANJI,AHMAD VALI SULEMAN,ANVAR AHMAD	
32456	FA/4349/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAPILABEN WD/O BHADRISHANKER MAGANBHAI,	
32457	FA/4350/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILAL KARSAN,	
32458	FA/4351/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANDANG ZAVERBHAI,DHULIBEN WD/O MANSANG,MANGALBHAI MANSANG,CHHATRASANG MANSANG,DHARMENDRASINH MANSANG,BALWANT MANSANG,JAGDISH DAYABHAI	
32459	FA/4352/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMARSANG MANGALBHAI BHAGAT,RATANBEN AMARSANG,DAXABEN AMARSANG	
32460	FA/4353/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HERIS OF CHHOTABHAI MANORBHAI,PRABHATBHAI CHHOTABHAI,RATILAL CHHOTABHAI,MAHIJIBHAI CHHOTABHAI,BHIKHIBEN CHHOTABHAI,SUMITRABEN CHHOTABHAI,RAMANBHAI CHHOTABHAI,CHAMPABEN WD/O RAIJIBHAI,PUNITABEN RAIJIBHAI,BHAVANABEN RAIJIBHAI,ANITABEN RAIJIBHAI	
32461	FA/4354/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN WD/O KARSHANBHAI MATHURBHAI,	

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32462	FA/4355/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHULIBEN WD/O FAKIR SHIVABHAI,JAGDISHBHAI KANJIBHAI,GHANSHYAMBHAI KANJIBHAI,MINABEN KANJIBHAI,CHHATRASINH FAKIRBHAI,RATANSANG FAKIRBHAI,AMRUTBEN FAKIRBHAI,MADHUBEN FAKIRBHAI	
32463	FA/4356/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI FULABHAI,	
32464	FA/4357/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHAILALBHAI MADHAVBHAI,DAYABHAI BHAILALBHAI,MAHESHBHAI BHAILALBHAI,JAGDISHBHAI BAILALBHAI,ICCHABEN WD/O BHAILALBHAI,JAYABEN BHAILALBHAI,KANTABEN BHAILALBHAI,SWARUPBEN BHAILALBHAI,SUSHILABEN BHAILALBHAI,BHAVANABEN BHAILALBHAI	
32465	FA/4358/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAZIR GULAM MIRAZ,	
32466	FA/4359/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASMAL MOHMED ADAM,	
32467	FA/4360/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NEW ADMINISTRATION OF MADRESA, ISMAIL AHMAD BHAYJI,	
32468	FA/4361/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM ISAP UMARJI,	
32469	FA/4362/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF ABHRAM MOHMED ADAM, BASHIR ABHRAM MOHMED,	
32470	FA/4363/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMED ISMAIL KALIDAS,	
32471	FA/4364/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MUSE HAJI ADAM,	
32472	FA/4365/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADIQ VALI MOHMED,	
32473	FA/4366/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF VALI MOHMED BAGAS, SADIQ VALI MOHMAD,	
32474	FA/4367/2010	22/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BALKRUSHNA AYODHYAPRASAD GARG,MAHENDRAKUMARI N RATHOD,SHRI RANVEERSINGH RATHOD	,RULE SERVED,DECEASED LITIGANT
32475	FA/4368/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI SHANKARBHAI,SHANABHAI SHANKARBHAI,NATHABHAI SHANKARBHAI,JAGDISHBHAI MOHANBHAI,RAISANGBHAI HIRABHAI	RULE SERVED BY DS
32476	FA/4369/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI DUDABHAI,MANGALBHAI DUDABHAI	RULE SERVED BY DS
32477	FA/4370/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSANG MOTISANG,NANSANG MOTISANG	RULE SERVED BY DS
32478	FA/4371/2010	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ISAP ABHARAM DECD. THRO' HEIRS,MEMUNABEN,GULAMMOHAMMAD	RULE NOT RECD BACK,MR KM SHETH
32479	FA/4372/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMED MOHMED,SHABBIR ISMAIL AHMED,HARUNBHAI ISMAIL AHMED,IMTIYAZ ISMAIL AHMED,ABEDABEN ISMAIL AHMED,IDRISHBHAI ISMAIL AHMED,SHOKATBHAI ISMAIL AHMED,HANIFBHAI ISMAIL AHMED,MUSTAQ ISMAIL AHMED,KULSUMANBEN AIYUB ISMAIL	,RULE SERVED,MR KM SHETH
32480	FA/4373/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARSINH AMARSINH THAKORE,	UNSERVED EXPIRED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32481	FA/4374/2010	20/01/2011	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LEGAL HEIRS OF DECEASED ASHARAM DAHYABHAI PATEL, KALPNABEN,PATEL HEMALKUMAR ASHARAM,PATEL ARCHANABEN ASHARAM,PATEL NIRAVKUMAR ASHARAM,VAGHELA TARUBHA BACHUBHA,UMIYABEN PRAKASHBHAI TRIVEDI	
32482	FA/4379/2010	18/01/2011	ASHABEN MAHENDRABHAI PATEL,	(MR ALPESH G DODIA)	ANAND RATHI SERCURITIES LTD, EARLIER KNOWN AS NAVRATNA,	
32483	FA/4381/2010	29/12/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PRAVINBHAI MOHANBHAI PATEL,KISHORBHAI RAMANLAL TRIVEDI	,MR.HIREN M MODI
32484	FA/4383/2010	13/12/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI THAKORBHAI,	
32485	FA/4384/2010	15/12/2010	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	LEGAL REPRESENTATIVES OF DECEASED ASHOKBHAI KALYANBHAI JAMOD,DAUGHTER : MINOR ANITABEN ASHOKBHAI JAMOD,DAUGHTER : MINOR MANISHABEN ASHOKBHAI JAMOD,FATHER : KALYANBHAI POPATBHAI JAMOD,MOTHER : LABHUBEN KALYANBHAI JAMOD,KETAN CONSTRUCTION LTD,KARSHANBHAI RAMBHAI BARAIYA,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR KISHOR M PAUL)
32486	FA/4385/2010	28/12/2010	HEIRS OF DECEASED EJAJ MOHMEDBHAI JETHWA, SHAIKH MOHMEDBHAI,SHAIKH JUBEDABEN MOHMEDBHAI JETHWA	MR ANSHIN H DESAI	JAMALBHAI RAHEMTULLAH BUKERA,KULSUMBEN HAJI RAJAK DHARDAR,UNITED INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
32487	FA/4386/2010	14/12/2010	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAGDISH LAXMIDAS MOCHI,NOT KNOWN,RATANJI TEJMALJI JADEJA	,MR MEHUL S SHAH,(MR SURESHM SHAH)
32488	FA/4388/2010	08/12/2010	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LEGAL HEIRS OF DECEASED RAMBHAI VIRAMBHAI JHALA, VILIBEN,MINOR ALPESH RAMBHAI JHALA, THROUGH VALIBEN RAMBHAI JHALA,MINOR MAUSAM RAMBHAI JHALA, THROUGH VALIBEN RAMBHAI JHALA,VIRAMBHAI MALDEBHAI JHALA,JETHIBEN VIRAMBHAI JHALA,RAMAVAT JAYESHBHAI DALPATRAI,DEVAYAT ARJANBHAI BORICHA	
32489	FA/4389/2010	07/03/2012	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS & LEGAL REPRESENTATIVES OF KAILASBEN BABARBHAI BARAIYA,MINOR RAJESHKUMAR BABARBHAI BARAIYA,MINOR ASHWINBHAI BABARBHAI BARAIYA,TAKHATSINH JUWANSINH ZALA	RULE SERVED,MR.KIRIT R CHAUDHARI
32490	FA/4391/2010	18/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN GOPALBHAI,ARVINDBHAI SOMABHAI	
32491	FA/4392/2010	27/09/2011	HARIKRISHNASINH LAKHDHIRSINHJI JADEJA,	(MR BD DATTA),MR NISHANT LALAKIYA	PARI JASHUBHAI MANILAL,OJASH LALITBHAI SHAH, PROPRIETOR OF VIKAS ENTERPRISE,PRABHATSINH HEMATSINH VAGHELA,VIKASH AUTO SERVICES,HITESHBHAI LALITBHAI SHAH,PATEL SANJAYKUMAR KARSHANLAL,SHAILESHBHAI PARSHOTTAMBHAI PATEL,HINABEN NIKUNJBHAI DHOLAKIYA,PANKAJBHAI PRAVINBHAI DHOLAKIYA,DEVENBHAI CHANDRAVADAN DALAL,RAJUBHAI SHANKARBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR ANAND B GOGIA,MR BB GOGIA
32492	FA/4393/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAUDBHAI VALI ABHARAM,	
32493	FA/4394/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHBHAI MOHANBHAI MULJIBHAI,	
32494	FA/4395/2010	19/11/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI JENABHAI,	
32495	FA/4396/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN UDESING RAJ,	

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32496	FA/4397/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANSANG JETHISANG RAJ,GAJENDRASING MOHANSANG,SAJANBEN D/O MOHANSANG,GEMALSANG JETHISANG RAJ,NANSANG JETHISANG RAJ	
32497	FA/4398/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED FAKIRA MOTIYA VASAVA. ISHWARBHAI FAKIRBHAI,THAKOR ISHVAR @ ICHHLABHAI,SAVITABEN ISHVAR @ ICHHLABHAI	
32498	FA/4399/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED FAKIRA MOTIYA VASAVA,CHIMANBHAI FATIYABHAI VASAVA,BIJIYABHAI FATIYABHAI VASAVA,NAROTTAMBHAI FATIYABHAI VASAVA,SADIBEN FATIYABHAI VASAVA	
32499	FA/4400/2010	22/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN DAVJI RANDERA DECD. THRO' HEIRS,AAYESHABEN SULEMAN RANDERA WIFE OF DECD.,AYUBBHAI SULEMAN RANDERA,HAVABEN SULEMAN RANDERA DAUGHTER,RAMIYAMBEN SULEMAN RANDERA,DAUDBHAI SULEMAN RANDERA,ZULEKHABEN SULEMAN RANDERA DAUGHTER,ZUBEDABEN SULEMAN RANDERA DAUGHTER W/O ADAM BHULA	
32500	FA/4401/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KUMARI BHIKHUBEN PALANJI BHAMAGRA	
32501	FA/4402/2010	19/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KUMARI BHIKHUBEN PALANJI BHAMAGRA	
32502	FA/4403/2010	29/02/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MG ROAD,	MR RAJNI H MEHTA	HEIRS OF DECEASED MINOR NIKUNJ KIRITBHAI JANI, KIRITBHAI,NAYANABEN KIRITBHAI JANI,DALPATSINGH BADANSINGH RANAVAT,KHEMRAJBHAI A DANGI,ORIENTAL INSURANCE CO LTD,USHABEN MAHESHCHANDRA JANI	NOTICE NOT RECD BACK,NOTICE SERVED,MR KK NAIR,MR HITESH N ACHARYA
32503	FA/4406/2010	28/12/2010	MUKESHBHAI DEVUBHAI GAJJAR,	MR PUSHPADATTA VYAS	GANGASWARUP VIMLABEN KAPILDEV RAVAL,BHARTIBEN D/O KALIPDEV N RAVAL,MANISH C SHAH	NOTICE NOT RECD BACK,MR DEVARSHI C SHAH
32504	FA/4407/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILABEN WD/O SHIVA MOHAN,DILIPBHAI SHIVABHAI PATEL	
32505	FA/4408/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN GORDHANBHAI,	
32506	FA/4409/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI MOHANBHAI,	
32507	FA/4410/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVIND AMBALAL,	
32508	FA/4411/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPAKBHAI KANUBHAIBHAI PATEL. HEIR OF KANUBHAI DESAIBHAI,	
32509	FA/4412/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAILESHKUMAR BHUPENDRABHAI,	
32510	FA/4413/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN WD/O ISHVARBHAI CHHAGAN,	
32511	FA/4414/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAIYED NASRUDDIN NIZAMUDDIN SARDAR,	
32512	FA/4416/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JADAV HASANBHAI GULBA,	
32513	FA/4417/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HASAN MOHMAD MUSA,	
32514	FA/4418/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YAKUB ALIBHAI,	

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32515	FA/4419/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YAKUB ISMAIL,	
32516	FA/4420/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISAP ADAM MOHMAD,	
32517	FA/4421/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RABIYABIBI INDRASINH RANA,YASMINBANU AJITSINH	
32518	FA/4422/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADAM ASMAL DAUD,	
32519	FA/4423/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAPUSAHEB ABHESANG,	
32520	FA/4424/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UDAYSINH HARISINH,RANJITSINH UDAYSINH RANA,JASHWANTSINH UDAYSINH RANA,PRAVINSINH UDAYSINH RANA,NARENDRASINH UDAYSINH RANA	
32521	FA/4431/2010	23/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
32522	FA/4432/2010	23/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
32523	FA/4433/2010	07/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMA JETHA,	
32524	FA/4434/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	BHARATSINH KESARISINH GOHIL,	
32525	FA/4435/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	GOHIL PRATAPSINH DIPSINH,GOHIL UDESINH DIPSINH,GOHIL VAJUBEN KESARISINH	
32526	FA/4436/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	RAJ CHHATRASINH NARSANG,RAJ PRABHATSINH NARSANG,RAJ DIPSINH NARSANG,RAJ NANDUBEN NARSANG,RAJ SHANTABEN NARSANG,RAJ MANJUBEN NARSANG,RAJ BAJUBEN NARSANG	
32527	FA/4437/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	MEHTA HIMMATLAL JASVANTRAM,	
32528	FA/4438/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	RAJ CHHATRASINH NARSANG,RAJ CHHATRASINH PRABHATSANG NARSANG,RAJ CHHATRASINH DIPSINH NARSANG	
32529	FA/4439/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	BHIKHABHAI BABARBHAI,JESANGBHAI BABARBHAI	
32530	FA/4440/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	DESAIBHAI SAVABHAI,	
32531	FA/4441/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	GANPATSINH KESARISINH GOHIL,	
32532	FA/4442/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	GOHIL MOTISINH GULABSINH,GOHIL MANHARBHAI GULABSINH,GOHIL JASUBHAI GULABSINH	
32533	FA/4443/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	UDESINH GEMALSINH RAJ,SURSINH GEMALSINH RAJ	
32534	FA/4444/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	KISHANSINH KESARISINH GOHIL,	
32535	FA/4445/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	NARENDRASINH SARDARSINH,	
32536	FA/4446/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAVBEN CHUNILAL PATEL,MAHENDRABHAI CHUNILAL PATEL,DINESHBHAI CHUNILAL PATEL	

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32537	FA/4447/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HIRALAL TRIBHOVANDAS, JADAVBEN HIRALAL,ARVINDBHAI HIRALAL,RAMESHBHAI HIRALAL,CHANDERKANTABEN HIRALAL,INDRABEN HIRALAL,GHANSHYAM CHHOTALAL,BHOGILAL CHHOTALAL	
32538	FA/4448/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHOGILAL KESURBHAI,	
32539	FA/4449/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI NAGJIBHAI POA OF BACHUBHAI GULABBHAI,	
32540	FA/4450/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJULABEN WD/O SOMABHAI CHHOTABHAI,HEIRS OF JAGDISHBHAI SOMABHAI,ARUNABEN JAGDISHBHAI,NILESHWARIBEN JAGDISHBHAI,BHAVITABEN JAGDISHBHAI,DARSHANKUMAR JAGDISHBHAI,PRAMODBHAI SOMABHAI	
32541	FA/4451/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN MOTIBHAI,	
32542	FA/4452/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI VITTHALBHAI,	
32543	FA/4453/2010	16/11/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMBALAL SHANKERBHAI RAMESHBHAI AMBALAL PATEL,	
32544	FA/4454/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI GORDHANBHAI,	
32545	FA/4455/2010	22/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN SHANKARBHAI,	
32546	FA/4456/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHVANTBHAI GORDHANBHAI MAKWANA,	
32547	FA/4457/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI CHHATRASANG,	
32548	FA/4458/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATHISANG MOHANBHAI,	
32549	FA/4459/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG RAMSANG'S HEIRS, ARJUNSANG CHHATRASANG,	
32550	FA/4460/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI MAHIJIBHAI,	
32551	FA/4461/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VECHARNBHAI SHANKARBHAI,	
32552	FA/4462/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI MANSANGBHAI'S HEIR, CHHAGANBHAI PUNJABHAI PADHIYAR,	
32553	FA/4463/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANG SURSANG,	
32554	FA/4464/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALITABEN THAKORBHAI,	
32555	FA/4465/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MANCHHIBHAI'S HEIR, SURSANGBHAI BHIKHABHAI,	
32556	FA/4466/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI MAVSANGBHAI,	
32557	FA/4467/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MELABHAI,NANDABEN WD/O MAGANBHAI,MOHANBHAI MAGANBHAI,BHIKHABHAI MAGANBHAI,DHANJIBHAI MAGANBHAI,AMARSANG MAGANBHAI,SHANTABEN D/O MAGANBHAI,SONABEN D/O MAGANBHAI,MANIBEN D/O MAGANBHAI,SAVITABEN D/O MAGANBHAI,MAHENDRABHAI MAGANBHAI,KUSUMBEN D/O MAGANBHAI,JADABEN WD/O BHIKHABHAI,CHHATRASANG BHIKHABHAI,RAMESHBHAI BHIKHABHAI	

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32558	FA/4468/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVBHAI BHIKHABHAI,	
32559	FA/4469/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI MELABHAI,	
32560	FA/4470/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI CHHITABHAI,	
32561	FA/4471/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN KILA KEVALBHAI,ANJUBEN D/O SOMABHAI,NARSINHBHAI SOMABHAI,DAXABEN SOMABHAI,URMILABEN SOMABHAI	
32562	FA/4472/2010	23/11/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBEN WD/O DOLATSINH GAMBHIRSINH,	
32563	FA/4473/2010	23/11/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MOHAMMAD RANDERA,	
32564	FA/4474/2010	23/11/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM MOHAMMAD RANDERA,	
32565	FA/4475/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	MADHAVBHAI PREMABHAI,	
32566	FA/4476/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	CHIMANBHAI MAGANBHAI HEIRS OF MAGANBHAI MULJIBHAI,	
32567	FA/4477/2010	23/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	INDRAVDAN CHHAGANLAL,	
32568	FA/4478/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALABHAI PARSHOTTAMBHAI,VIMLABEN PASHABHAI SINCE DE HIS LEGAL HEIRS,LALBHAI PASHABHAI PATEL SON,KETANBHAI PASHABHAI PATEL SON,DAXABEN PASHABHAI PATEL DAUGHTER,JAYABEN PASHABHAI PATEL DAUGHTER,DAXABEN PASHABHAI,JAYABEN PASHABHAI SINCE DIED HIS LEGAL HEIRS,RAGHAVBHAI DASHRATHBHAI SON,NIRAVBHAI PASHABHAI PATEL SON,KETANBHAI PASHABHAI	,RULE SERVED
32569	FA/4479/2010	16/12/2010	MER KHIMA KACHRA,	MR YOGESH S LAKHANI	GUJARAT HOUSING BOARD,	
32570	FA/4480/2010	09/12/2010	PRESIDENT, URBAN & RURAL INFRASTRUCTURE DEVELOPMENT FOUNDA-,	(MR PRAFUL J BHATT)	SINCE DECEASED SURAJBEN BHIKHABHAI THAKOR, HER LEGAL HEIRS,PRESIDENT,ORIENTAL INSURANCE COMPANY	
32571	FA/4482/2010	24/12/2010	MADHUBEN W/O DINESHKUMAR JOITARAM PRAJAPATI,SARIKA D/O DINESHKUMAR JOITARAM PRAJAPATI,NILAM D/O DINESHKUMAR JOITARAM PRAJAPATI,PANKIT DINESHKUMAR PRAJAPATI,BHARAT DINESHKUMAR PRAJAPATI	MR DEVDIP BRAHMBHATT	DINESHBHAI JOITARAM PRAJAPATI,VIJAYBHAI CHIMANBHAI @ CHIMANLAL PRAJAPATI,RAVIN RANCHHODBHAI PATEL,CHETAN RANCHHODBHAI PATEL	,(MR MB GANDHI),MR CHINMAY M GANDHI
32572	FA/4483/2010	15/12/2010	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	JAYSHREEBEN VISHNUBHAI THAKORE,MINOR RINALBEN VISHNUBHAI THAKORE, THROUGH JAYSHREEBEN VISH-,CHANDUBHAI RANCHHODBHAI THAKORE,SHANTABEN CHANDUBHAI THAKORE,IBRAHIMBHAI U KURESHI	
32573	FA/4484/2010	30/11/2011	CHARMY CHIRAG MODI, D/O LALITBHAI THAKORBHAI SHAH,	MS. SHAILI A KAPADIA	CHIRAG RAJESHBHAI MODI,	RULE NOT RECD BACK
32574	FA/4485/2010	14/03/2011	SHAILESHBHAI SHAMJIBHAI PANCHASARA,	MR MA BUKHARI	SMITABEN SHAILESHBHAI PANCHASARA,	RULE SERVED,MR VILAS G GOSWAMY
32575	FA/4486/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAVITABEN BALUBHAI KHARADI,KIRANKUMAR BALUBHAI KHARADI,DINESHKUMAR BALUBHAI KHARADI,CHANDRIKABEN BALUBHAI KHARADI,SHAILESHKUMAR BALUBHAI KHARADI,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR IS SUPEHIA,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32576	FA/4487/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NARMADABEN BHAILALBHAI SOLANKI,ANJUBEN BHAILALBHAI SOLANKI,ANITABEN BHAILALBHAI SOLANKI,JAYENDRABHAI BHAILALBHAI SOLANKI,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
32577	FA/4488/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KAILASHDEVI OMPRAKASH YADAV,MINOR JITENDRAKUMAR OMPRAKASH YADAV,MINOR PANKAJKUMAR OMPRAKASH YADAV,MORALIDEVI THAVARSING YADAV,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R),MR MTM HAKIM
32578	FA/4489/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANDEVSING KARISING RAJPUT,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
32579	FA/4490/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIJAYSINH HARISINH RAJPUT,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
32580	FA/4491/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAGRUPSING S VARMA,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
32581	FA/4492/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JUGATSINH DHANSING SOLANKI,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R)
32582	FA/4493/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HAJARISINH PREMSING CHAUHAN,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED
32583	FA/4494/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHARMESHBHAI PUNAJI NINAM,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
32584	FA/4495/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BAKHTARSING M CHAUHAN,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,SERVED BY AFFIX. (R)
32585	FA/4496/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DATARAM RAJARAM PAVAR,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
32586	FA/4497/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PARMESHVAR GAYA PATHAK,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	RULE SERVED
32587	FA/4498/2010	22/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ZURI RAMPRIT MISHRA,TRIKAMSING AMARSINH CHAUHAN,DIRECTOR GENERAL & INSPECTOR	RULE SERVED,MR MTM HAKIM
32588	FA/4499/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUNDARLAL RATILAL,	
32589	FA/4500/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI VITTHALBHAI PRAJAPATI,	
32590	FA/4501/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH ADESINH,	

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32591	FA/4502/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI SHANKARBHAI,	
32592	FA/4503/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWANSINH DOLATSANG,KANAKSINH BHAGAWANSINH,PRAVINSINH BHAGAWANSINH	
32593	FA/4504/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMATSINH MADHAVSINH,PARBHUBEN HIMATSINH,SAROJBEN HIMMATSINH CHAVDA,VIRENDRASINH HIMATSINH CHAVDA,KANAKSINH HIMATSINH CHAVDA	
32594	FA/4505/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVSANG MAVSANG,CHHATRASINH MADHAVSINH CHAVADA,JASHODABEN MADHAVSINH CHAVADA,RAJANBEN MADHAVSINH CHAVADA	
32595	FA/4506/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF WD/O GANANBA BECHARSANG JETHIBHAI,MOHANSINH BECHARSINH,UDESINH BECHARSINH,BHAGAWANSINH BECHARSINH,RANJEETSINH BECHARSINH	
32596	FA/4507/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISANSINH CHANDRASINH,	
32597	FA/4508/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANOPBA BHAGAWANSANG,HASUBEN GEMALSINH,GEETABEN GEMALSINH,PUSHPABEN GEMALSINH	
32598	FA/4509/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIKANDAR ALI,	
32599	FA/4510/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVSANG MAVSANG,CHHATRASINH MADHAVSINH,JASHODABEN MADHAVSINH,RAJANBEN MADHAVSINH	
32600	FA/4511/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL GORDHANBHAI,	
32601	FA/4512/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSANG NAGJIBAVA,NAREDRASINH PRATAPSINH,SAJANBEN PRATAPSINH,SUSHILABEN PRATAPSINH,NARPATSINH PRATAPSINH,HAMIRSINH PRATAPSINH	
32602	FA/4513/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF SADAVRAT HEIRS OF MADHAVSANG MAVSANG,,	
32603	FA/4514/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAJUBEN CHANDRASINH,	
32604	FA/4515/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI NATWARLAL PATEL,DIPAKBHAI BABUBHAI PATEL,AMITABEN JAYESHBHAI PATEL,GUARDIAN OF MINOR JETURBHAI JAYESHBHAI, AMITABEN JAYESHBHAI,GUARDIAN OF MINOR JANAKIBEN JAYESHBHAI, AMITABEN JAYESHBHAI	
32605	FA/4516/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARSOTTAMBHAI NARSINHBHAI,	
32606	FA/4517/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHOTUBHAI BIJALBHAI,	
32607	FA/4518/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MOHANBHAI,	
32608	FA/4519/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PARSHOTTAMBHAI PARAGBHAI PATEL,	
32609	FA/4520/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF SHANUBHAI MOHANBHAI PATEL, RAMESHBHAI SHANUBHAI,	
32610	FA/4521/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF HIRJIBHAI BECHARBHAI VASAVA,AMBABEN HIRJIBHAI VASAVA,BABUBHAI HIRJIBHAI VASAVA,ARVINDBHAI HIRJIBHAI VASAVA,RAMESHBHAI HIRJIBHAI VASAVA	

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32611	FA/4522/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF SHANKARBHAI KASHIBHAI PATEL,HIRABEN SHANKERBHAI PATEL,ASHOKBHAI SHANKARBHAI PATEL,NIRUBEN SHANKARBHAI PATEL,DINESHBHAI SHANKARBHAI PATEL,RAMILABEN SHANKARBHAI PATEL	
32612	FA/4523/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINBHAI VITTHALBHAI PATEL,	
32613	FA/4524/2010	16/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GUARDIAN OF RAJNIKANT RAMESHBHAI, JAYSHREEBEN RAMESHBHAI,	
32614	FA/4525/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALIBHAI IBRAHIM MAHMMAD,	
32615	FA/4526/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF YAKUB UMARJI,	
32616	FA/4527/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AHMEDKHA IBRAHIMKHAN PATHA THROUGH NOORKHA WD/O AHM,MAKBUL AHMEDKHA PATHAN,BASIRKHA AHMEDKHA (SINCE DECEASED) THROUGH LEGAL HEIRS,REHMATBIBI WD/O BASIRKHA AHMEDKHA,MUBARK BASIKHA,MOHSIN BASIRKHA,SAIYAMBANU D/O BASIRKHA,ZARINABANU D/O BASIRKHA,FARIDABANU D/O AHMEDKHA,BISMILLAH D/O AHMEDKHA,SAHIDAANU D/O AHMEDKHA	
32617	FA/4528/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISANG RAYSANG,	
32618	FA/4529/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KIRITKUMAR BHIKHALAL SHAH'S POWER OF ATTORNEY HOLDER PANNA	
32619	FA/4530/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KIRITKUMAR BHIKHALAL SHAH'S POWER OF ATTORNEY HOLDER PANNA	
32620	FA/4531/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KIRITKUMAR BHIKHALAL SHAH'S POWER OF ATTORNEY HOLDER PANNA	
32621	FA/4532/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KIRITKUMAR BHIKHALAL SHAH'S POWER OF ATTORNEY HOLDER PANNA	
32622	FA/4533/2010	22/11/2010	VIDEOCON NARMADA ELECTRONICS CO.LTD.,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KIRITKUMAR BHIKHALAL SHAH'S POWER OF ATTORNEY HOLDER PANNA	
32623	FA/4534/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHALBEN WD/O RAMA JAGA,	
32624	FA/4535/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI GOVINDBHAI,	
32625	FA/4536/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAROTTAMBHAI NARSINHBHAI PATEL,	
32626	FA/4537/2010	23/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAM NARSANG BAPU,	
32627	FA/4538/2010	25/02/2020	KAPILABEN WD/O JITENDRA RATILAL BALDANIYA,MINOR SRUSHTI JITENDRA BALDANIYA, THROUGH KAPILABEN,MINOR YASHVI JITENDRA BALDANIYA, THROUGH KAPILABEN,RATILAL VALJIBHAI BALDANIYA,MANJULABEN RATILAL BALDANIYA	MR MTM HAKIM	PATHAN FIROZKHAN MURUJKHAN,PATHAN MURUJKHAN AYUBKHAN,NATIONAL INSURANCE COMPANY LTD,AAYAKHAN MAJIDKHAN PATHAN,JAFULLAKHAN MAJIDKHAN PATHAN,NATIONAL INSURANCE COMPANY LTDDELETED,UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,MR NAGESH C SOOD,MR PALAK H THAKKAR
32628	FA/4555/2010	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSINH MOHANSINH,	NOTICE SERVED BY DS

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32629	FA/4556/2010	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI CHHAGANBHAI,	NOTICE SERVED BY DS
32630	FA/4557/2010	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KHUMANSINH GULABSINH GOHIL,RAMILABEN KHUMANSINH,AMARSANG KHUMANSINH,SHARDABEN KHUMANSINH,MANHARSINH KHUMANSINH,MINAXIBEN KHUMANSINH,SIDDHARAJ KHUMANSINH	,NOTICE SERVED BY DS
32631	FA/4558/2010	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATANBEN WD/O DAIJIBHAI NARSANG,	NOTICE SERVED BY DS
32632	FA/4561/2010	29/04/2019	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SAHANTARA WD/O HARSHADKUMAR AMBALAL RAO,KETANKUMAR HARSHADKUMAR RAO,SONALBEN HARSHADKUMAR RAO,SHANABHAI BHAIJIBHAI,YOGESHKUMAR KALIDAS SHAH	RULE SERVED,MR MTM HAKIM
32633	FA/4563/2010	15/02/2011	JAYANTIBHAI SOMABHAI PATEL,	MR.HIREN M MODI	MUKHTARHUSSAIN SIKANDARHUSSAIN KURESHI,GULAMNABI NATHUMIYA KURESHI,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA
32634	FA/4565/2010	08/07/2015	JAYRAJ MAHAVIR KOSHTI,	MR SACHIN D VASAVADA	RAKHI JAYRAJ KOSHTI,	MR HEMANT B RAVAL
32635	FA/4566/2010	02/12/2011	HEIRS OF DECEASED ASHOKBHAI DHANJIBHAI, SUDHABEN ASHOKBHAI,MINOR GOPIBEN ASHOKBHAI, THROUGH SUDHABEN ASHOKBHAI,MINOR SHRUSHTI ASHOKBHAI, THROUGH SUDHABEN ASHOKBHAI,MINOR DIKSHIT ASHOKBHAI, THROUGH SUDHABEN ASHOKBHAI,DHANJIBHAI JAYRAMBHAI,LAXMIBEN DHANJIBHAI	(MR PARESH M DARJI)	KANJIBHAI DEVJIBHAI RADIDIYA,ORIENTAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT),MR GAURAV CHUDASAMA
32636	FA/4567/2010	28/12/2010	MINAKSHIBEN D/O VITTHALBHAI LAD,	MR VILAV K BHATIA	MANILAL KESHAVBHAI LAD,	
32637	FA/4568/2010	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,,	MR SHALIN N MEHTA	RAMSIBHAI VALABHAI BHARWAD,VASTABHAI RAMSIBHAI BHARWAD,GOVABHAI RAMSIBHAI BHARWAD,HIRABHAI VIHABHAI BHARWAD	RULE SERVED,RULE UNSERVED,MR BHAVIN S RAIYANI
32638	FA/4569/2010	01/03/2012	ORIENTAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHKUMAR DHANAMAL NARAYANI,	RULE SERVED,MR DR SHAH
32639	FA/4570/2010	01/04/2019	KUMUDBEN JAYANTILAL MISTRY,SUCHARITA JAYANTILAL MISTRY,SNEH JAYANTILAL MISTRY,VAIBHAVI JAYANTILAL MISTRY	MR UTPAL M PANCHAL	SHANTILAL DEVJIBHAI SHAH,GULABCHAND LAXMICHAND SHAH,MANILAL MEGHJIBHAI SHAH,CHAMPAKLAL MOTICHAND SHAH,INDIRABEN CHAMPAKLAL SHAH,DILIPKUMAR CHAMPAKLAL SHAH-DECEASED,KAMALKISHOR CHAMPAKLAL SHAH,BINDUBEN CHAMPAKLAL SHAH,MANGLABEN CHAMPAKLAL SHAH,SAMIR DILIPKUMAR SHAH,DAKSHABEN WD/O DILIPKUMAR CHAMPAKLAL SHAH,KEYURIBEN D/O DILIPKUMAR CHAMPAKLAL SHAH,MAYURIBEN D/O DILIPKUMAR CHAMPAKLAL SHAH	,NOTICE UNSERVED,MR NV GANDHI,(MS NISHA M THAKORE),BHOOMI M THAKORE,HARDIKKUMAR D RAO
32640	FA/4577/2010	15/12/2010	VIJAYBHAI LAXMANBHAI DESAI,	MR ASHISH H SHAH	PRADEEPBHAI MANSUKHLAL,DIVYESH PRADEEPKUMAR,GEETABEN PRADEEPKUMAR,BOBBY PRADEEPKUMAR,MAHENDRAKUMAR MANSUKHLAL,BHARATBHAI MANSUKHLAL,RAJUBHAI RAMANLAL,CHANDRIKABEN NATVARLAL,CHANDRIKABEN NATVARLAL,KAMLABEN MANSUKHLAL,MANJULABEN WD/O RAMANLAL MANSUKHLAL,SUSHILABEN MANSUKHLAL,RAMILABEN MANSUKHLAL,DHIRENKUMAR LALBHAI,BALDEVBHAI RAMABHAI	
32641	FA/4579/2010	25/02/2019	BHAVNABEN @ BHIKHIBEN RAJENDRABHAI PATEL,MINOR MANSIBEN RAJENDRABHAI PATEL, THROUGH BHAVNABEN @,PATEL NARANBHAI HARGOVANDAS	MR. YOGENDRA THAKORE	CHAUDHARI SAGARAMBHAI BABABHAI,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	RULE SERVED,MR SANDIP C SHAH
32642	FA/4580/2010	25/02/2019	BHAVNABEN @ BHIKHIBEN RAJENDRABHAI PATEL,MINOR MANSIBEN RAJENDRABHAI PATEL, THROUGH BHAVNABEN @	MR. YOGENDRA THAKORE	CHAUDHARI SAGARAMBHAI BABABHAI,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	RULE SERVED,MR SANDIP C SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32643	FA/4581/2010	25/02/2019	BHAVNABEN @ BHIKHIBEN RAJENDRABHAI PATEL,	MR. YOGENDRA THAKORE	CHAUDHARI SAGARAMBHAI BABABHAI,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	RULE SERVED,MR SANDIP C SHAH
32644	FA/4582/2010	25/02/2019	MINOR MANSIBEN RAJENDRABHAI PATEL, THROUGH BHAVNABEN @,	MR. YOGENDRA THAKORE	CHAUDHARI SAGARAMBHAI BABABHAI,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	RULE SERVED,MR SANDIP C SHAH
32645	FA/4583/2010	29/12/2010	MADHUBEN BHUPENDRABHAI TRIVEDI,	MR PREMAL S RACHH	LUXURY TRAVELS BUS NO GJ-12-X-9807, OWNER - MEGHJIBHAI,INSURANCE COMPANY, NEW INDIA INSURANCE CO LTD	
32646	FA/4584/2010	15/12/2010	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ASHISHKUMAR KRUSHNALAL NAIYYAR,VINODBHAI MAGANBHAI PRAJAPATI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,SATTARBHAI HASAMBHAI VOHRA,ZARINABEN SATTARBHAI VOHRA,SALIMBHAI SATTARBHAI VOHRA,YASINBHAI SATTARBHAI VOHRA	
32647	FA/4585/2010	15/12/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DHANVANTARIBEN D/O GHANSHYAMDAS CHANDUMAL KRUSHNANI,NARESHKUMAR JETHALAL SINDHI,GHANSHYAMDAS CHANDUMAL KRUSHNANI,NATIONAL INSURANCE COMPANY,NIZAMUDDIN BADRUDDIN MALEK	
32648	FA/4586/2010	08/12/2011	DILBAHADUR LALBAHADUR THAPA,	MR GM JOSHI	GUJARAT SHIP TRADING CORPORATION,NEW INDIA INSURANCE CO.	RULE SERVED,MR SHALIN N MEHTA
32649	FA/4587/2010	24/12/2010	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	MIRKHAN DARIYAKHAN BALOCH,LAKHABHAI RASULBHAI BALOCH	
32650	FA/4588/2010	22/12/2010	SHESHMAL H SHAH (OWNER),	MRS YOGINI V PARIKH	DILIPSINH ROOPSINH JOSHI,BALRAM SADHURAM VERMA	,MR.HIREN M MODI
32651	FA/4589/2010	29/07/2015	SUMITRA JAGDISHBHAI MANJARIA,	MR PJ KANABAR	JAGDISHBHAI AMRUBHAI MANJARIA,UMABEN JAGDISHBHAI MANJURIA	MR PM LAKHANI,MR HARSHIT S TOLIA,MRS R P LAKHANI,MR PARTH S TOLIA,MS NEELA K LAKHANI,MR RH RUPARELIYA
32652	FA/4591/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN HIMMATSINH,	MR MM SAIYED
32653	FA/4592/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI BECHARBHAI,SHANTABEN WD/O NAGJIBHAI BECHARBHAI,PRAHALADBHAI NAGJIBHAI,MADHAVSINH NAGJIBHAI,MAHENDRASINH NAGJIBHAI,VINODBHAI NAGJIBHAI,CHAMPABEN NAGJIBHAI	,MR MM SAIYED
32654	FA/4593/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDAR RASUL BAJI,	
32655	FA/4594/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN BAJI AAZAM,SAKHINABEN WD/O HASAN BAZI,ISMAILBHAI HASANBHAI,GULAMBHAI HASANBHAI,AHMADBHAI HASANBHAI,ZAKIRHUSEN RAHIM RASUL,SULTAN RAHIM RASUL	,MR MM SAIYED
32656	FA/4595/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ALBHA,	MR MM SAIYED
32657	FA/4596/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASANBHAI MOHMAD KASAM,	

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32658	FA/4597/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DANAJI MANAJI SINCE DIED HIS LEGAL HEIRS,BHURIBEN DANAJI THAKORE DAUGHTER,NANGUBEN DANAJI THAKORE DAUGHTER,CHANDUBEN DANAJI THAKORE DAUGHTER,RAJUSINH DANAJI THAKORE SON,ASHIBEN DANAJI THAKORE DAUGHTER,JAGATSINH DANAJI THAKORE SON,THAKOR BHUYATAJI MANAJI SINCE DIED HIS LEGAL HEIRS,KALUSINH BHUPATAJI THAKORE SON,BHAVANSINH BHUPTAJI THAKORE SON,NANSINH BHUPATAJI THAKORE SON,THAKOR SHIVAJI MANAJI,THAKOR NATHAJI KESHAJI	
32659	FA/4598/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI SHIVABHAI BECHARBHAI,PATEL DEVKARANBHAI BECHARBHAI SINCE DIED HIS LEGAL HEIRS,RUKHIBEN BHIKHADBHAI PATEL WIFE,SURESHBHAI BHIKHADBHAI PATEL SON,SHAILESHBHAI BHIKHADBHAI PATELSON,BHAVANABEN BHIKHADBHAI PATEL DAUGHTER,DINESHBHAI BHIKHADBHAI PATEL SON	
32660	FA/4599/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR CHHAGANBHAI AMRABHAI SINCE DIED HIS LEGAL HEIRS,SHANTABEN CHHAGANBHAI VANKER DAUGHTER,VANKAR RAMABHAI KHEMABHAI,CHAMAR MITHABHAI DHULABHAI,VANKAR PANABHAI HIRABHAI	
32661	FA/4600/2010	28/02/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATNA,	MR SUNIL B PARIKH	ABDULLA UMAR SHEKHJADA,HAJRABHAI ABDULLA SHEKHJADA,SALMABAI ABDULLA SHEKHJADA, THROUGH ABDULLA UMAR SHEKHJADA,SALIM ABDULLA SHEKHJADA, THROUGH ABDULLA UMAR SHEKHJADA,DRIVER OF TRUCK NO GJ-08-T-4309,MAHESH RAMESH HIRANI	,RULE SERVED,MR.HIREN M MODI
32662	FA/4602/2010	15/07/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SUNIL B PARIKH	HEIRS OF DECEASED RASIDBHAI MOHMADBHAI BILIMORIA,JENAB MOHMAD BILIMORIA,SABINA RASIDBHAI BILIMORIA,RIZVAN RIYAZBHAI BILIMORIA,MINOR RAMIZ RASIDBHAI BILIMORIA,MINOR RESHMA RASIDBHAI BILIMORIA,RAMESHBHAI MAGANBHAI PATEL,KISHORBHAI MAGANBHAI PATEL,RAZIA ALLARAKHU SHAIKH,REHANA MAHEBOOB TAI,RAISA MAHAMMAD HANIF BALSARI,RASIDA HAMMUBARAK PATEL	,RULE SERVED,A N KADRI
32663	FA/4603/2010	15/07/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SUNIL B PARIKH	HEIRS OF DECEASED KALUMIYA GULAMMOHMAD SHAIKH,HUSHENABIBI GULAMMOHMAD SHAIKH,HAJRABEGAM KALUMIYA SHAIKH,SHOYEB KALUMIYA SHAIKH,MUNTZAR KALUMIYA SHAIKH,NILOFAR KALUMIYA SHAIKH,YASHMIN GULAMMOHMAD SHAIKH,RAMESHBHAI MAGANBHAI PATEL,KISHORBHAI MAGANBHAI PATEL	,RULE SERVED,A N KADRI
32664	FA/4605/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMICHANDBHAI BHAICHANDBHAI SINCE DIED HIS LEGAL HEIRS,SHARDABEN AMICHANDBHAI PATEL DAUGHTER,MAGANBHAI AMICHANDBHAI PATEL SON,BHOGIBHAI AMICHANDBHAI PATEL SON,VIMALABEN AMICHANDBHAI PATEL DAUGHTER,PATEL PASHABHAI BHAICHANDBHAI SINCE DIED HIS LEGAL HEIRS,BHIKIBEN PASHABHAI PATEL DAUGHTER,KANTABEN PASHABHAI PATEL DAUGHTER,KANTIBHAI PASHABHAI PATEL SON,NIRUBEN PASHABHAI PATEL DAUGHTER	
32665	FA/4606/2010	27/02/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HIRJIBHAI JETHIYABHAI CHAUDHARI,RAJENDRABHAI KESHABHAI CHAUDHARI,SATISHBHAI RAJENDRABHAI CHAUDHARI	RULE SERVED,MR.HIREN M MODI
32666	FA/4609/2010	27/02/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ABBAS KASAMBHAI MOVAR,DILAWAR ALLARAKHA MOVAR,ABDULBHAI HARUNBHAI BABARIYA,HARUNBHAI ALLARAKHABHAI BABARIYA,JINNATBEN HARUNBHAI BABARIYA	,RULE SERVED

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32667	FA/4610/2010	18/01/2011	ICICI LOMBARD GENERAL INS. CO LTD,	MR VIBHUTI NANAVATI	HAKABHAI ODHABHAI VIRAMGAMI,LALJIBHAI ARJANBHAI RABARI,BHUPATBHAI KHODABHAI BHIMANI @ BHIMJI	DS AFF.NOT FILED (N)
32668	FA/4615/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHBHAI MOHANBHAI VASAVA,	
32669	FA/4616/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI BHANKI D/O JITIYA SHAMLA VASAVA,	
32670	FA/4617/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI KARSANBHAI PATEL,	MR CT JAGLAWALA
32671	FA/4618/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVENDRA CHHITUBHAI,	MR CT JAGLAWALA
32672	FA/4619/2010	18/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI LALLUBHAI,	MR CT JAGLAWALA
32673	FA/4620/2010	20/12/2010	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRAJAPATI AMRATBHAI BHAICHANDBHAI,PRAJAPATI SANJAYKUMAR AMRATBHAI,THAKORE PARBATJI MAFAJI	
32674	FA/4621/2010	25/08/2011	DR VALLAYAL C GEORGE, V I CHERIAN,	MR BHUSHAN B OZA	SURMAL DHULABHAI BHURIA,BABLU VIJAY JENSON,CHETANBHAI MISTRY	
32675	FA/4622/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVUBHAI CHANUBHAI,	MR MD VAKIL
32676	FA/4623/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHUBHAI HEMANTSANG,	
32677	FA/4624/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAJANBA UMEDSANG,	
32678	FA/4625/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVUBHAI CHHANUBHAI,	
32679	FA/4626/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANABHAI NARSHIBHAI,	
32680	FA/4627/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJABHAI NARSHIBHAI,	
32681	FA/4628/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MARGHABEN AJABHAI,	
32682	FA/4629/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHELABHAI CHATURBHAI,BHARATBHAI CHHELABHAI,BHAILALBHAI CHHELABHAI,VASANTBEN CHHELABHAI,RAMUBEN CHHELABHAI,TEJUBEN CHHELABHAI,KALIBEN WD/O CHELABHAI CHATURBHAI	
32683	FA/4630/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BUTABHAI MOHANBHAI,	
32684	FA/4631/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATUBHAI BHALABHAI, ADMINISTRATOR OF PRABHUBHAI CHATURBHAI,	
32685	FA/4632/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI LAGHRABHAI,	
32686	FA/4633/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI LAGHRABHAI,	
32687	FA/4634/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI POPATBHAI,	
32688	FA/4635/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUVANSINH RAHUBHA,	
32689	FA/4636/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVBHAI ISHWARBHAI,	
32690	FA/4637/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH NATHUBHA,	
32691	FA/4638/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJUBHA SURUBHA,	

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32692	FA/4639/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRSINH JATUBHA,	
32693	FA/4640/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMABHAI KANJIBHAI,ARJANBHAI KAMABHAI,JAGABHAI KAMABHAI,MARGHABEN KAMABHAI,GAURIBEN KAMABHAI,ANUBEN KAMABHAI,TAKHUBEN WD/O KAMABHAI KANJIBHAI,KALYANBHAI KAMABHAI,CHAMPABEN W/O KALYANBHAI KAMABHAI,BHARATBHAI KALYANBHAI,MADHUBEN KALYANBHAI	
32694	FA/4641/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMABHAI KANJIBHAI,ARJANBHAI KAMABHAI,JAGABHAI KAMABHAI,MARGHABEN KAMABHAI,GAURIBEN KAMABHAI,ANUBEN KAMABHAI,TAKHUBEN WD/O KAMABHAI KANJIBHAI,KALYANBHAI KAMABHAI,CHAMPABEN W/O KALYANBHAI KAMABHAI,BHARATBHAI KALYANBHAI,MADHUBEN KALYANBHAI	
32695	FA/4642/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PREMJIBHAI DAYABHAI,	
32696	FA/4643/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PREMJIBHAI DAYABHAI,	
32697	FA/4644/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI GANDABHAI,	
32698	FA/4645/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI GANDABHAI,	
32699	FA/4646/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI KANJIBHAI,KALUBHAI CHATURBHAI,JERAMBHAI CHATURBHAI,KALABEN CHATURBHAI,PURIBEN CHATURBHAI	
32700	FA/4647/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI KANJIBHAI,KALUBHAI CHATURBHAI,JERAMBHAI CHATURBHAI,KALABEN CHATURBHAI,PURIBEN CHATURBHAI	
32701	FA/4648/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI KANJIBHAI,KALUBHAI CHATURBHAI,JERAMBHAI CHATURBHAI,KALABEN CHATURBHAI,PURIBEN CHATURBHAI	
32702	FA/4649/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI KANJIBHAI,KALUBHAI CHATURBHAI,JERAMBHAI CHATURBHAI,KALABEN CHATURBHAI,PURIBEN CHATURBHAI	
32703	FA/4650/2010	18/01/2011	ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHAJU SAMPPAT MANZI,SUKHIADEVI BHAJU MANZI,BALWANTSINH SALAMSINH RATHOD,PRABHATSINH MANSINH BEKA,NITINBHAI MUKUNDBHAI PATEL,IFFCO TOKIYO GENERAL INSURANCE CO LTD	NOTICE NOT RECD BACK,MR LR PATHAN
32704	FA/4651/2010	22/12/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	VAGHA GOBARBHAI BARWAD,STATE OF GUJARAT	
32705	FA/4652/2010	22/12/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	BHACHUBHAI MOHANBHAI RANK,STATE OF GUJARAT	
32706	FA/4654/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,DY.ENGINEER	GOVERNMENT PLEADER	PATEL NIRANJANKUMAR KHODABHAI,	RULE SERVED
32707	FA/4657/2010	18/01/2011	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	PARSHOTTAMBHAI JIVRAJBHAI HIRPARA,CHAGANBHAI GOVINDBHAI ROKAD,BAJAJ ALLIANCE INSURANCE COMPANY LTD,DUDABHAI @ DIPAKBHAI BHANJIBHAI RANK	NOTICE NOT RECD BACK
32708	FA/4658/2010	22/12/2010	C N SMITH & SONS,	MR MURALI N DEVNANI	BASNARBIBI GULAMRASOOL MALEK,NEW INDIA INSURANCE COMPANY	,MR KV GADHIA
32709	FA/4660/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI DAHYALAL MORJI,	MR JIGAR G GADHAVI,MR DA SANKHESARA
32710	FA/4661/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI PARASDAN JAGDISHDAN,	MR JIGAR G GADHAVI
32711	FA/4662/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI BHANUDAN KARANIDAN THROUGH HEIRS,GADHVI MADANDAN BHANUDAN,GADHVI SAGARDAN BHANUDAN,GAHDVI AMARSINH BHANUDAN	,MR JIGAR G GADHAVI

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32712	FA/4663/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD GADHVI BHANUDAN AAYDANJI,GADHVI RANJITSINH AAYDANJI	MR JIGAR G GADHAVI
32713	FA/4664/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI ASHUDAN KESHUDAN,GADHVI JABARDAN KESHUDAN	,MR JIGAR G GADHAVI
32714	FA/4665/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI RAMUDAN JIVTAJI SARDARJI,	
32715	FA/4666/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI LAXMIDAN SHANKARDAN THROUGH HEIRS,BALUBA WD/O GADHVI LAXMANDAN SHANKARDA,GADHVI PRATAPDAN LAXMANDAN,GADHVI SHAMBHUDAN LAXMANDAN	,MR JIGAR G GADHAVI
32716	FA/4667/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI JORJI HIMMATDAN,GADHVI SUBDAN JORJI,GADHVI BADRIDAN JORJI,GADHVI PIRDAN HIMMARDAN THROUGH HEIRS,GADHVI CHANDIDAN HIMMARDAN THROUGH HEIRS,GADHVI SETANSINH CHANDIDAN,GADHVI VIKRAMSINH CHANDIDAN,GADHVI DULESINH CHANDIDAN,GADHVI BHAVAJIDAN CHANDIDAN	,MR JIGAR G GADHAVI
32717	FA/4668/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SETANDAN HARIDAN,	MR JIGAR G GADHAVI
32718	FA/4669/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF GADHVI JAKTAJI UMAJI GADHVI SAGARDAN JAKTAJI,	MR JIGAR G GADHAVI
32719	FA/4670/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF GADHVI AAIDANJI JASHUJI,SHANAGARBA WD/O HARIDAN HAMIRDAN GADHVI	MR JIGAR G GADHAVI
32720	FA/4671/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI MANJI LALJI THROUGH HEIRS,GADHVI DHANJI MANJI THROUGH HEIRS,MANUBA WD/O GADHVI DHANJI MANJI,GADHVI DINESHKUMAR DHANJI,GADHVI BHUPATKUMAR DHANJI,GADHVI SHIVDAN MANJI	,MR JIGAR G GADHAVI
32721	FA/4672/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI RAVJI LALJI & VARJIBA RAVJI GADHVI THROUGH HEIRS,GADHVI SAGARDAN RAVJI THROUGH HEIRS,GAURIBA WD/O GADHVI SAGARDAN RAVJI,GADHVI HARESHKUMAR SAGARDAN,GADHVI ROHITKUMAR SAGARDAN,GADHVI PRATAPDAN RAVJIDAN,GADHVI JABARDAN RAVJIDAN THROUGH HEIRS,MANUBA WD/O GADHVI JABARDAN RAVJIN,GADHVI KHUMANSINH JABARDAN,GADHVI VISHNUDAN RAVJIDAN,BALUBA WD/O GADHVI BHANUDAN RAVJIDAN	,MR JIGAR G GADHAVI
32722	FA/4673/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BAI JIJIBA WD/O GADHVI GOVINDJI LALJI THROUGH HEIRS,LILABEN WD/O GADHVI SHERDAN SHANTIDAN,GADHVI GAJENDRASINH SHERDAN,GADHVI VARSHABEN SHERDAN,GADHVI PRAVINSINH SHERDAN	MR JIGAR G GADHAVI
32723	FA/4674/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SHANTIDAN SHAHURJI THROUGH HEIRS,TAKHATBA WD/O SHANTIDAN SHAHURJI GADHVI,GADHVI BANESINH SHANTIDAN,GADHVI BHARATKUMAR SHANTIDAN,GADHVI ARJUNDAN SHANTIDAN,GADHVI HITESHKUMAR SHANTIDAN,GADHVI SURAJDAN SHAHURJI,GADHVI DIPDAN SHAHURJI,GADHVI BALUDAN SHAHURJI THROUGH HEIRS,GADHVI MALAVDAN BALUDAN,GADHVI MADANDAN BALUDAN,GADHVI FATESINH BALUDAN,GADHVI PRAVINDAN BALUDAN	,MR JIGAR G GADHAVI
32724	FA/4675/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI RAJUDAN JIVTAJI SARDARJI THROUGH HEIRS,GADHVI RATANDAN RAJUDAN,GADHVI BANESINH RAJUDAN,GADHVI KANUDAN RAJUDAN	,MR JIGAR G GADHAVI
32725	FA/4676/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHAVI RAMUDAN JIVTAJI SARDARJI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32726	FA/4677/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHAVI MORJI JIVTAJI SARDARJI THROUGH HEIRS,MANIBA WD/O MORJI JIVTAJI SARDARJI,GADHAVI DAHYABHAI MORJI,GADHAVI NATVARDAN MORJI,GADHAVI BHALUDAN MORJI,GADHAVI ARJUNDAN MORJI,GADHAVI VASANTDAN MORJI	,MR JIGAR G GADHAVI
32727	FA/4678/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHAVI RATANDAN RAJUDAN JIVTAJI,	MR JIGAR G GADHAVI
32728	FA/4679/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHAVI BALUDAN SHAHURJI THROUGH HEIRS,GADHAVI MAVALDAN BALUDAN,GADHAVI MADANDAN BALUDAN,GADHAVI FATEHSINH BALUDAN,GADHAVI PRAVINDAN BALUDAN	,MR JIGAR G GADHAVI
32729	FA/4680/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI BHANUDAN KARANIDAN THROUGH HEIRS,GADHVI MADANDAN BHANUDAN,GADHVI SAGARDAN BHANUDAN,GADHVI AMARSINH BHANUDAN,GADHVI KESHUDAN KARANIDAN THROUGH HEIRS BHURIBEN WD/O	,MR JIGAR G GADHAVI
32730	FA/4681/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHAVI JAGDISHDAN MADHUDAN,	MR JIGAR G GADHAVI
32731	FA/4682/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI TAKHATDAN KARANIDAN THRO'HEIR GADHVI V TAKHATDAN,	MR JIGAR G GADHAVI
32732	FA/4683/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AGARBA WD/O GADHVI PIRDAN HIMATDAN,GADHVI PIRDAN HIMMATDAN,GADHVI DHANUDAN PIRDAN,GADHVI MADANDAN PIRDAN	,MR JIGAR G GADHAVI
32733	FA/4684/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI TRIKAMDAN JIVTAJI THRO'HEIR GADHVI S TRIKAMDAN,	MR JIGAR G GADHAVI
32734	FA/4685/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI JAKTAJI UMAJI THRO'HEIR GADHVI SAGARDAN JAKTAJI,GADHVI JORJI HIMMATDAN THROUGH HEIRS,GADHVI SUBDAN JORJI,GADHVI BADRIDAN JORJI	,MR JIGAR G GADHAVI
32735	FA/4686/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI NATWARLAL MORJI,	MR JIGAR G GADHAVI
32736	FA/4687/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI JORJI HIMMATDAN THROUGH HEIRS,GADHVI SUBDAN JORJI,GADHVI BADRIDAN JORJI	,MR JIGAR G GADHAVI
32737	FA/4688/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI PABUDAN JASHUJI THRO' HEIR MOHANBA WD/O,	MR JIGAR G GADHAVI
32738	FA/4689/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR MANAKA BECHAR,	
32739	FA/4690/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR REVA BECHAR,	MR JIGAR G GADHAVI
32740	FA/4691/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR NARAN HARI,	MR JIGAR G GADHAVI
32741	FA/4692/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI BHANUDAN KARANIDAN THROUGH HEIRS,GADHVI MADANDAN BHANUDAN,GADHVI SAGARDAN BHANDUAN,GADHVI AMARSINH BHANUDAN	,MR JIGAR G GADHAVI
32742	FA/4693/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR MANAKA BECHAR,KUMBHAR REVA BECHAR	,MR JIGAR G GADHAVI
32743	FA/4694/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD.GADHVI KESHUDAN KARANIDAN,BHURIBEN WD/O KESHUDAN KARANIDAN GADHVI	,MR JIGAR G GADHAVI
32744	FA/4695/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI NATHUDAN JAKTAJI THRO' HEIR GADHVI SAGARDAN JAKTAJI,GADHVI SAGARDAN JAKTAJI	,MR JIGAR G GADHAVI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32745	FA/4696/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI KISHORDAN KAKALJI THROUGH HEIRS,GADHVI BAXIDAN KISHORDAN,GADHVI PRATAPDAN KISHORDAN,GADHVI SHAMALDAN KAAKALJI THROUGH HEIRS,LILABA WD/O GADHVI CHANDRASINH SHAMALDAN,GADHVI ROHITKUAMR CHANDRASINH,GADHVI NADUBA SAMARATHDAN,GADHVI SITARAM KAKALJI THROUGH HEIRS,GADHVI BAXIDAN KISHORDAN,GADHVI PRATAPDAN KISHORDAN,GADHVI LILABA WD/O CHANDRASINH SHAMALDAN,GADHVI ROHITKUMAR CHANDRASINH,GADHVI NANDUBA SAMARATHDAN	,MR JIGAR G GADHAVI
32746	FA/4697/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI PRATAPDAN LAXMANDAN,GADHVI SHAMBHUDAN LAXMANDAN	MR JIGAR G GADHAVI
32747	FA/4698/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI KISHORDAN KAKALJI THRO'HEIRS,GADHVI BAXIDAN KISHORDAN,GADHVI PRATAPDAN KISHORDAN,GADHVI SHAMALDAM KAKALJI THROUGH HEIRS,GADHVI LILABA WD/O CHANDRASINH SHAMALDAN,GADHVI ROHITKUMAR CHANDRASINH,GADHVI NANDUBA SAMARATDAN,GADHVI SITARAM KAKALJI THROUGH HEIRS,GADHVI BAXIDAN KISHORDAN,GADHVI PRATAPDAN KISHORDAN,GADHVI LILABA WD/O CHANDRASINH SHAMALDAN,GADHVI ROHITKUMAR CHANDRASINH,GADHVI NANDUBA SAMARATDAN	,MR JIGAR G GADHAVI
32748	FA/4699/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI BHANUDAN AAIDANJI THRO'HEIRS,DAYALUBA,WD/O GADHVI,	MR JIGAR G GADHAVI
32749	FA/4700/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JOSHI SHANKARLAL KALIDAS,THRO'HEIRS,JOSHI GUNVANT SHANKARLAL,JOSHI CHANDUBHAI SHANKARBHAI	,MR JIGAR G GADHAVI
32750	FA/4701/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KUMBHAR PRABHUDAS MANAKA,	MR JIGAR G GADHAVI
32751	FA/4702/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SUBDAN JORJI,GADHVI BADRIDAN JORJI	MR JIGAR G GADHAVI
32752	FA/4703/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI JORJI HIMMATDAN,THROUGH HEIRS,GADHVI SUBDAN JORJI,GADHVI BADRIDAN JORJI,GADHVI DHANUDAN PIRDAN,GADHVI MADANSINH PIRDAN	,MR JIGAR G GADHAVI
32753	FA/4704/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI VISHNUDAN TAKHATDAN,	MR JIGAR G GADHAVI
32754	FA/4705/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI NATHUDAN JAKATAJI,THRO'HEIRS,GADHVI BHAVANDAN NATHUDAN	,MR JIGAR G GADHAVI
32755	FA/4706/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SAGARDAN JAKATAJI,	MR JIGAR G GADHAVI
32756	FA/4707/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SURAJDAN SHADURJI,	MR JIGAR G GADHAVI
32757	FA/4708/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI MADANSINH BHANUDAN,GADHVI SAGARDAN BHANUDAN	MR JIGAR G GADHAVI
32758	FA/4709/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	UPADHYAY RAMESHCHANDRA LILADHAR,	MR JIGAR G GADHAVI
32759	FA/4710/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI CHANDIDAN HIMMATDAN,SINCE DECEASED,THRO'HEIRS,,GADHVI SETANSINH CHANDIDAN,GADHVI TRIKAMDAN CHANDIDAN,GADHVI DALESINH CHANDIDAN,GADHVI BHAVJIDAN CHANDIDAN	,MR JIGAR G GADHAVI
32760	FA/4711/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SURAJDAN MADHUDAN,SINCE DECEASED,THRO'HEIRS,,SAYARBA,WD/O.VISHNUDAN SURAJDAN GADHVI,GADHVI RANJITSINH VISHNUDAN	,MR JIGAR G GADHAVI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32761	FA/4712/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKARDA SARDARJI CHHAGANJI,	
32762	FA/4713/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAVAL MANABHAI JOITABHAI,SINCE DECEASED,THRO'HEIRS,,RAVAL AMRUTBHAI MANABHAI,RAVAL CHATURBHAI MANABHAI	,MR JIGAR G GADHAVI
32763	FA/4714/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECEASED GADHVI BHANUDAN AAIDANJI DAYALUBA WD/O.,GADHVI SHANTIBEN SHAHURJI,SINCE DECEASED THRO'HEIRS,,TAKHATBA WD/O SHANTIDAN SHAHURJI GADHVI,GADHVI BANESINH SHANTIDAN,GADHVI BHARATKUMAR SHANTIDAN,GADHVI ARJUNDAN SHANTIDAN,GADHVI HITESHKUMAR SHANTIDAN	,MR JIGAR G GADHAVI
32764	FA/4715/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SHAMALDAN KAKALJI,SINCE DECEASED THRO'HEIRS,LILABA,WD/O GADHVI CHANDRASINH SHAMALDAN,GADHVI ROHITKUMAR CHANDRASINH,GADHVI NANDUBA SAMRATHDAN	,MR JIGAR G GADHAVI
32765	FA/4716/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ASTUBA WD/O KALUJI ANAJI,SINCE DECEASED,THRO'HEIRS,GADHVI VISHNUDAN TAKHATDAN,GADHVI JAGDISHDAN MADHUDAN,GADHVI BHANUDAN KARANIDAN,THRO'HEIRS,GADHVI KESHUDAN KARANIDAN THRO'BHURIBEN WD/O.KESHUDAN,GADHVI MADANDAN BHANUDAN,GADHVI SAGARDAN BHANUDAN,GADHVI AMARSINH BHANUDAN	,MR JIGAR G GADHAVI
32766	FA/4717/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI SETANDAN CHANDIDAN,GADHVI BHAVANDAN CHANDIDAN	MR JIGAR G GADHAVI
32767	FA/4718/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI TRIKAMDAN CHANDIDAN,GADHVI DULESINH CHANDIDAN	MR JIGAR G GADHAVI
32768	FA/4719/2010	24/11/2010	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GADHVI PRATAPDAN KISHORJI,	MR JIGAR G GADHAVI
32769	FA/4720/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	JAMNABEN DHARMSHIBHAI,	
32770	FA/4721/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	NAGJIBHAI GANDU,	
32771	FA/4722/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	HARIBHAI GANDU VYAS,	
32772	FA/4723/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BHURABHAI BHURABHAI,	
32773	FA/4724/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	VIJA VIRAM BHARVAD,	
32774	FA/4725/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	CHANA BIJAL BHARVAD,	
32775	FA/4726/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BATUK RAGHAV BHARVAD,	
32776	FA/4727/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	KALA BADHA BHARVAD,	
32777	FA/4728/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PRATAPSINH JIVUBHA,	
32778	FA/4729/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	HATHUBHA LALUBHA,	
32779	FA/4730/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	KANTILAL RANCHHOD,	
32780	FA/4731/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	MAVJI JUTHA,	

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32781	FA/4732/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	MANHAR VASANTDAS,	
32782	FA/4733/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	KANTILAL GORDHAN VYAS,	
32783	FA/4734/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	SHUKANBHAI JIVRAJ,	
32784	FA/4735/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BHIKHU KESHAV KOLI,	
32785	FA/4736/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	UKA JIVRAJ KOLI,	
32786	FA/4737/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	DEVSHI BACHU BHARVAD,	
32787	FA/4738/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PRADYUMANSINH JORUBHA,	
32788	FA/4739/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BATUK MOHAN UKANI,	
32789	FA/4740/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BABU POPAT SHINGALA,	
32790	FA/4741/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	THOBHAN BACHU,	
32791	FA/4742/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	UMEDSINH AJUBHA,	
32792	FA/4743/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BHARATSINH AJUBHA,	
32793	FA/4744/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BACHU POPAT KOLI,	
32794	FA/4745/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BACHU POPAT SHINGALA,	
32795	FA/4746/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	KHENGAR RANA,	
32796	FA/4747/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BADHA GOBAR BHARVAD,	
32797	FA/4748/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	RUPABHAI BACHU BHARVAD,	
32798	FA/4749/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	MEPA PUNJA BHARVAD,	
32799	FA/4750/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	MOHAN BECHAR UKANI,	
32800	FA/4751/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	ABHA BAGHABHAI,	
32801	FA/4752/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	DEVSHI PUNJA,	
32802	FA/4753/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BHIKHA GANGA,	
32803	FA/4754/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	KALU VALJI,	
32804	FA/4755/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	RAMBHABEN RUDABHAI,	
32805	FA/4756/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	SANTOKBEN KHIMABHAI,	
32806	FA/4757/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	JIVRAJ GANGABHAI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32807	FA/4758/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	RAISANG DHANJI,	
32808	FA/4759/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	PUNABEN VALJI,	
32809	FA/4760/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	GORDHAN NATHA,	
32810	FA/4761/2010	22/11/2010	STATE OF GUJARAT,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BAISAHEBBHA AJUBHA,	
32811	FA/4762/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRATAPBHAI MULJIBHAI,	MR TRILOK J PATEL
32812	FA/4763/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ARUNSINH AMARSINH CHAUHAN,	
32813	FA/4764/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SINDABHAI GUNJABHAI KOLI,	
32814	FA/4765/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATHABHAI MOHANBHAI KOLI,BHANIBEN NATHABHAI KOLI,VITTHALBHAI NATHABHAI KOLI,KAMLABEN NATHABHAI KOLI,DASHUBHAI NATHABHAI KOLI	
32815	FA/4766/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAGANBHAI BHANABHAI KOLI,	
32816	FA/4767/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JEKANBHAI CHHAGANBHAI TADBUDA,	
32817	FA/4768/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIRENDRASINH CHHATRASINH CHAUHAN,	
32818	FA/4769/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAKTARBHAI MAGANBHAI,DAMANBHAI SOMABHAI	
32819	FA/4770/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGVANSINH HIMATSINH THAKORE,	
32820	FA/4771/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAGANBHAI ZAVERBHAI KOLI,	
32821	FA/4772/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GABUBHAI HIMATBHAI,	
32822	FA/4773/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LALITABEN MOHANBHAI,BHIKHABHAI MOHANBHAI	
32823	FA/4774/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MATHURBHAI MOHANBHAI,	
32824	FA/4775/2010	07/12/2010	SPL.LAND ACQUISITION OFFICER NO.2,	GOVERNMENT PLEADER	BAXABHAI BHURABHAI NAGORI,	
32825	FA/4776/2010	08/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GEMABHAI SAYABHAI BARIYA SINCE DIED HIS LEGAL HEIRS,BUCHIBEN GEMABHAI BARIYA DAUGHTER W/O JORIYABHAI,BHATHUBHAI GEMABHAI BARIYA SON,BUNIBEN GEMABHAI BARIYA DAUGHTER W/O NATHUBHAI VIRSING,MULIBEN GEMABHAI BARIYA DAUGHTER W/O SABURBHAI NANABHA,RAMILABEN GEMABHAI BARIYA DAUGHTER W/O DHANJIBHAI,LAKHABHAI GEMABHAI BARIYA SON,BENIBEN GEMABHAI BARIYA DAUGHTER W/O NAVLABHAI NANABHA,KALABHAI GEMABHAI BARIYA SON,SIMABHAI GEMABHAI BARIYA SON,SIMABHAI GEMABHAI BARIA AND OTHERS	

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32826	FA/4777/2010	08/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMRABHAI SAYABHAI BARIYA SINCE DIED HIS LEGAL HEIRS,NARVATBHAI AMRABHAI BARIYA] SON,BHALSING AMRABHAI BARIYA SON,TAMSING AMRABHAI BARIYA SON,HEMLIBEN AMRABHAI BARIYA DAUGHTER W/O JOKHNABHAI,DHOLIBEN AMRABHAI BARIYA DAUGHTER W/O SOMLABHAI,DALIBEN AMRABHAI BARIYA DAUGHTER W/O AMRABHAI,CHATURIBEN AMRABHAI BARIYA DAUGHTER W/O MAHESHBHAI,VAJIBEN AMRABHAI BARIYA DAUGHTER W/O DILIPBHAI,JALIBEN WD/O AMRABHAI BARIYA	
32827	FA/4778/2010	08/12/2010	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GAMJIBHAI NAYKABHAI BARIYA SINCE DIED HIS LEGAL HEIRS,MULABHAI GAMJIBHAI BARIYA SON,BHURIBEN GAMJIBHAI BARIYA DAUGHTER W/O DAKSUKHBHAI,PARVATBHAI GAMJIBHAI BARIYA SON,GANGABEN GAMJIBHAI BARIYA DAUGHTER W/O MANIYABHAI,AJMEL GAMJIBHAI BARIYA SON,MANSING NAYKABHAI BARIYA	
32828	FA/4779/2010	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAUTAMBHAI JAYANTIBHAI,	
32829	FA/4780/2010	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANHARBHAI BHAILALBHAI PATEL,	
32830	FA/4781/2010	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANDUBEN W/O THAKORBHAI PRATPABHAI,	
32831	FA/4782/2010	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALBHAI MATHURBHAI,RANCHHODBHAI MATHURBHAI,RATILAL RANCHHODBHAI	
32832	FA/4783/2010	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI PRATAPBHAI,	
32833	FA/4784/2010	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANDAS NARANDAS,VASUDEV KUBERDAS	
32834	FA/4785/2010	01/12/2010	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJESANG BADHARBHAI,	
32835	FA/4786/2010	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AAISHA ADAM WD/O MUSE ASMAL THORUGH HIS LEGAL HEIRS,AIYUB ADAM MUSA SON,MEHBOOB ADAM MUSA, SON,MUSAK ADAM MUSA SON,MUBARAK ADAM MUSA SON,GULAM ADAM MUSA SON	
32836	FA/4787/2010	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHUMAL THAKUMAL,	
32837	FA/4788/2010	02/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD SULEMAN ASMAL,	
32838	FA/4789/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB ALI IBRAHIM MAULVI,	
32839	FA/4790/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BASIR ISAMIL ALI PATEL,	
32840	FA/4791/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHSIN MUSA ADAM,	
32841	FA/4792/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLI ADAM MOHMAD,	
32842	FA/4793/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O AABBAS MAHMAD HAJI ISABHAI KHANDWALA,RASIDA WD/O AABBAS HAJI MAHMAD KHANDWALA,ANJUM AABBAS HAJI MAHMAD,ANISH AABBAS HAJI MAHMAD	
32843	FA/4794/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD SAFIQ AHMAD,	
32844	FA/4795/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAKASHKUMAR KHUMANSANG,	

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32845	FA/4796/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARIFA MAHMAD SULEMAN,	
32846	FA/4797/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADESANG AMARSANG,	
32847	FA/4798/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAHNAZ AABBAS MAKKAN,	
32848	FA/4799/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADIQ IBRAHIM AADAM,	
32849	FA/4800/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADIQ AHMAD ABBDULLA MIRZA,	
32850	FA/4801/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MADRESSA E TAALIMUL ISLAM, ABBULLA HAJI,	
32851	FA/4802/2010	30/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O IBRAHIM MAHMAD HAJI ISABHAI,JULEKHA IBRAHIM MAHMAD,LATIF IBRAHIM MAHMAD,NAFISHA IBRAHIM MAHMAD	
32852	FA/4803/2010	14/02/2011	SUNDERBEN WD/O RAMANBHAI RANGLAL,JOITIBEN WD/O RANGLAL CHELAJI,DIPAKBHAI RANGLAL,LILABEN RANGLAL THRO' GUARDIAN & NEXT FRIEND	NOTICE SERVED,UNSERVED EXPIRED (N)	SALIMKHAN MIRAJKHAN MAKRANI,HIRALAL SUKHALAL CHAMPAVAT (NIMAKWALA),NEWL INDIA INSURANCE CO. LTD,JANMOHAMED GULAMNABI MEMON,ORIENTAL INSURANCE CO.	
32853	FA/4812/2010	21/08/2013	SHREE DIGVIJAY CEMENT CO LTD,	NANAVATI ASSOCIATES	DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	MS KHYATI P HATHI,(MR PV HATHI)
32854	FA/4814/2010	06/07/2012	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI RAMCHANDBHAI SINCE DIED HIS LEGAL HEIRS,BABABHAI GANESHBHAI SON,PATEL BABABHAI GANESHBHAI	,RULE SERVED
32855	FA/4815/2010	26/03/2012	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGABHAI SHIVRAM SINCE DIED HIS LEGAL HEIRS,DIWALIBEN (DECEASED),MOHANBHAI SON,SHANKARBHAI SON,PARSHOTTAMBHI SON	,MR HARNISH V DARJI
32856	FA/4816/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI RANCHHODBHAI THAKORE,	
32857	FA/4817/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI GORDHANBHAI,	
32858	FA/4818/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITUBHAI MULJIBHAI,	
32859	FA/4819/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI GORDHANBHAI,BHIKHABHAI MANGALBHAI PATEL	
32860	FA/4820/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHUBHAI JUSABHAI CHAUHAN,	
32861	FA/4821/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI RAYSANGBHAI,	
32862	FA/4822/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O NARSINHBHAI BECHARBHAI, CHANDRAKANT NARSINHBHAI,	
32863	FA/4823/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI MANGALBHAI,	
32864	FA/4824/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI BECHARBHAI,	
32865	FA/4825/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI CHATURBHAI POWER OF ATTORNEY VALLABHBHAI,	
32866	FA/4826/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF SADAVRAT AMBALAL RANCHHODBHAI PATEL,	
32867	FA/4827/2010	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI CHHOTABHAI PATEL,	

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32868	FA/4836/2010	22/12/2010	KANUBHAI @ SHANKARBHAI HIRBHAI PRAJAPATI,	MR.HIREN M MODI	JAYESH M DESAI,INDO NEON CHEMICALS CO LTD,ORIENTAL INSURANCE CO LTD	
32869	FA/4839/2010	29/12/2010	COMMISSIONER,ISHVARBHAI BECHARBHAI PATEL	MR VH KANARA	PRAFULKUMAR MOHANLAL AMLANI,VINABEN PRAFULKUMAR AMLANI,JIGNABEN PRAFULKUMAR AMLANI,DIPESHKUMAR PRAFULKUMAR AMLANI,NIYATIBEN PRAFULKUMAR AMLANI,LILAVANTIBEN MOHANLAL AMLANI	
32870	FA/4841/2010	18/01/2011	HEIRS OF LATE VALAJIBHAI JESANGBHAI KHASOR, NAVALBEN VALJI-,FALJIBHAI VALJIBHAI KHASOR,RAMESHBHAI VALJIBHAI KHASOR,NEETABEN FALJIBHAI KHASOR	MS BHARTI H RANA,HCLS COMMITTEE	KESARBHAI GALBABHAI HATAR,NEW INDIA INSURANCE CO LTD	,MR PALAK H THAKKAR
32871	FA/4842/2010	17/04/2013	GUDIBEN BIPINKUMAR THAKURDAS GUPTA,MIHIR BIPINKUMAR GUPTA,RINKU BIPINKUMAR GUPTA,AKHSHEY BIPINKUMAR GUPTA,ANGURIBEN THAKURDAS GUPTA	MR. YOGENDRA THAKORE,MR AMIT M BAROT	GULAM ALIMAD SUNESHRA,UNITED INDIA INSURANCE COMPANY LTD,I N GUJJAR OWNER OF TRUCK NO. MH-14-3564,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI,MR HG MAZMUDAR
32872	FA/4843/2010	24/12/2012	ANWARBHAI AADAMBHAI KAPAIDA,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	PANKAJBHAI HARIBHAI PATEL THROUGH HEIRS,MANISHABEN WD/O PANKAJBHAI PATEL,VIKAS PANKAJBHAI PATEL MINOR THROUGH,PRACHIBEN D/O PANKAJBHAI PATEL,SACHIBEN D/O PANKAJBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD THROUGH DIVISIONAL MANAGER,PANKAJKUMAR SHANTILAL GOHEL	,RULE SERVED,MR RAJNI H MEHTA,MR PUSHPADATTA VYAS
32873	FA/4845/2010	29/12/2010	RATHOD ANOPSINH SHIVSINH,	MR JIGAR G GADHAVI	DRIVER OF JEEP NO GJ-2K-8312, BHIKHABHAI PARSOTTAMDAS,OWNER OF JEEP NO GJ-2K-8312, KARAMJITSINH LALSINH BHATTI,INSURANCE COMPANY OF JEEP NO GJ-2K-8312, NATIONAL INSURANCE	,MR DAKSHESH MEHTA
32874	FA/4846/2010	03/02/2011	RABARI VAGHUBHAI GANESHBHAI,	MS SUNEETA R SHUKLA	PATEL SANTOKBA LAXMANBHAI WD/O LAXMANBHAI PRABHUDAS PATEL,PATEL SANJAYKUMAR LAXMANBHAI,PATEL RASHMIKABEN LAXMANBHAI,NATIONAL INSURANCE COMPANY,MITHILESH KUMAR KAMALESHBHAI MISHRA,UNITED INDIA INSURANCE LIMITED	,MR SUNIL B PARIKH,MR JIGAR G GADHAVI
32875	FA/4847/2010	03/02/2011	RABARI VAGHUBHAI GANESHBHAI,	MS SUNEETA R SHUKLA	HIRABEN KESHAVLAL PRAJAPATI,NATIONAL INSURANCE COMPANY,MITHILESHKUMAR KAMALESHBHAI MISHRA,UNITED INDIA INSURANCE LIMITED	,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
32876	FA/4848/2010	03/02/2011	RABARI VAGHUBHAI GANESHBHAI,	MS SUNEETA R SHUKLA	MITESHKUMAR MANILAL PATEL,NATIONAL INSURANCE COMPANY,MITHILESHKUMAR KAMALESHBHAI MISHRA,UNITED INDIA INSURANCE LIMITED	,MR SUNIL B PARIKH
32877	FA/4850/2010	24/12/2010	KASAM MOHAMED ISMAIL,	MR NM KAPADIA	ASSISTANT DIRECTOR OF ENFORCEMENT, ENFORCEMENT DIRECTORATE,	
32878	FA/4851/2010	24/12/2010	FATIMABIBI MOHAMED ISMAIL, THROUGH POA KASAM MOHAMED ISMAIL,	MR NM KAPADIA	ASSISTANT DIRECTOR OF ENFORCEMENT, ENFORCEMENT DIRECTORATE,	
32879	FA/4852/2010	01/04/2011	RAMESH INDRASEN GUJRAL,SAROJ RAMESH GUJRAL	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
32880	FA/4853/2010	14/06/2013	TORRENT POWER LIMITED,	MR KB PUJARA	RUNU GANGARAM DAKUA,MINOR SUMITRA GANGARAM DAKUA	MS REETA CHANDARANA
32881	FA/4855/2010	27/07/2011	REGIONAL DIRECTOR,	MR P J YAGNIK	AMARPALSINGH BHAGWATIPRASAD,	MR SHAILESH C SHARMA
32882	FA/4859/2010	23/03/2011	CHETNABEN WD/O SUBHASHCHANDRA M PANCHAL,MINOR UNAATI SUBHASHCHANDRA PANCHAL,MINOR NIRAV SUBHASHCHANDRA PANCHAL	(MR NIRAL R MEHTA)	MAKWANA VALABHAI MULABHAI (DRIVER),MINAKUMARI PRADYUMANSINHJI RATHOD (OWNER),NATIONAL INSURANCE COMPNAY LTD,UNITED INDIA INSURANCE COMPANY LTD	
32883	FA/4860/2010	23/11/2013	VIMALABEN MANIBHAI PATEL,	MR.HIREN M MODI	AYESHA AZAMBHAI GARASHIYA,SABBIRBHAI JUSSAINBHAI MALEK,NATIONAL INSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA

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32884	FA/4861/2010	24/02/2011	DESAI DHIRABHAI JETHABHAI,DESAI MANGIBHAI DHIRABHAI,DESAI BHARATKUMAR DHIRABHAI	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
32885	FA/4862/2010	24/02/2011	DESAI RAJIBEN VIRSANGBHAI SINCE DECD.THRO' TAKHATBEN H DESAI,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
32886	FA/4863/2010	28/02/2018	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	HANSABEN WD/O SATISHCHANDRA LALLUBHAI JADAV,MANISHABEN SATISHCHANDRA JADAV,VISHNUKUMAR SATISHCHANDRA JADAV,SUNILKUMAR SATISHCHANDRA JADAV,DALIBEN LALLUBHAI JADAV,BHURARAM KHEMCHAND BAROT,THAKKAR VIJAYKUMAR MAHENDRABHAI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR MEHUL SHARAD SHAH
32887	FA/4865/2010	19/01/2011	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BIJALBHAI PETHABHAI JETHA,UNITED INDIA INSURANCE CO LTD, DIVISIONAL OFFICE - I,NARROTAMBHAI KARAMSINHBHAI BODA,LEGAL HEIRS OF GAURIBEN WD/O BHIMJIBHAI @ BHIMABHAI TAPPU,JAMNABEN W/O TAPPUBHAI RAMABHAI RATHOD,PUNABHAI S/O BHIMJI @ BHIMABHAI TAPPUBHAI,RAMABHAI S/O BHIMJI @ BHIMABHAI TAPPUBHAI,DHARMABHAI S/O BHIMJI @ BHIMABHAI TAPPUBHAI,BHAVNABEN D/O BHIMJI @ BHIMABHAI TAPPUBHAI	NOTICE NOT RECD BACK
32888	FA/4866/2010	19/01/2011	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BIJALBHAI PETHABHAI JETHA,UNITED INDIA INSURANCE CO LTD, DIVISIONAL OFFICE - I,NARROTAMBHAI KARAMSINHBHAI BODA,LEGAL HEIRS OF GAURIBEN WD/O BHIMJIBHAI @ BHIMABHAI TAPPU,JAMNABEN W/O TAPPUBHAI RAMABHAI RATHOD,PUNABHAI S/O BHIMJI @ BHIMABHAI TAPPUBHAI,RAMABHAI S/O BHIMJI @ BHIMABHAI TAPPUBHAI,DHARMABHAI S/O BHIMJI @ BHIMABHAI TAPPUBHAI,BHAVNABEN D/O BHIMJI @ BHIMABHAI TAPPUBHAI	NOTICE NOT RECD BACK
32889	FA/4868/2010	19/01/2011	RAMESHBHAI POKERDAS KANDHARI,	MR.HIREN M MODI	KUSHBHAI SHARADBHAI KINARIWALA,KUNDIP R KINARIWALA,NEW INDIA ASSURANCE CO LTD	
32890	FA/4870/2010	15/07/2015	GITABEN W/O BHARATKUMAR A RAVAL & D/O BABULAL SOMNAHT RAVAL,	(MR NIRZAR S DESAI)	BHARATKUMAR AMBALAL RAVAL,	MR ARVIND A GOUR
32891	FA/4875/2010	09/03/2015	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	MAGANBHAI NANJIBHAI KARKAR,AMBER BUILDERS,UNITED INDIA INSURANCE CO LTD,JASKUBBHAI BABUBHAI KHUMAN	RULE SERVED,MR VIBHUTI NANAVATI
32892	FA/4876/2010	15/03/2012	BAJAJ ALLIANZ GENERAL INS. CO. LTD,	MR VIBHUTI NANAVATI	ASHIF MAKSUD IBRAHIM PATHAN,SALIMBHAI ABDULABHAI PATEL,SALEHABEN SADIQBHAI GORI,SUJANBEN SADIQBHAI GORI MINOR THROUGH,MARIYAMBEN RASULBHAI GORI	RULE SERVED,MR RAMNANDAN SINGH,MS ALKABEN R PATEL
32893	FA/4877/2010	15/03/2012	BAJAJ ALLIANZ GENERAL INS. CO. LTD,	MR VIBHUTI NANAVATI	ASHIF MAKSUD IBRAHIM PATHAN,SALIMBHAI ABDULABHAI PATEL,KANKUBEN WD/O RAMESHBHAI KABHAI VAGHELA,SANJAYBHAI RAMESHBHAI VAGEHLA,SURESHBHAI RAMESHBHAI VAGEHLA,KISHANBHAI RAMESHBHAI,MEENABEN RAMESHBHAI VAGHELA MINOR THROUGH RESP,NO.3,KASHIBEN KABHAIBHAI	RULE SERVED,MR RAMNANDAN SINGH,MS ALKABEN R PATEL
32894	FA/4878/2010	15/03/2012	BAJAJ ALLIANZ GENERAL INS. CO. LTD,	MR VIBHUTI NANAVATI	ASHIF MAKSUD IBRAHIM PATHAN,SALIMBHAI ABDULABHAI PATEL,SOMIBEN WD/O CHIMANBHAI DAHYABHAI VAGHELA,BHARATBHAI CHIMANBHAI VAGHELA,KANUBHAI CHIMANBHAI VAGHELA,DAXABEN CHIMANBHAI VAGHELA MINOR THROUGH RESP. NO.3,SANJAYBHAI CHIMANBHAI VAGHELA MINOR THROUGH RESP. NO.3,DAHYABHAI MAYJIBHAI VAGHELA,CHANCHALBEN DAHYABHAI VAGHELA	NOTICE SERVED,RULE SERVED,MR RAMNANDAN SINGH,MS ALKABEN R PATEL
32895	FA/4879/2010	13/06/2015	INDUBHAI MOTIBHAI PATEL,SURYABEN INDUBHAI PATEL	MR.HIREN M MODI	SURYAPRAKASHSINGH MAHENDRA PRATAPSINGH RAJPUT,MEHTA TRANSPORT SERVICE PVT LTD,NEW INDIA ASSURANCE CO LTD	RULE UNSERVED,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32896	FA/4880/2010	24/12/2010	SAHANA D/O SHAUKATALI SAIYED,	MR MTM HAKIM	SAMSUDDIN FIROJKHAN PATHAN,RAMESHKUMAR OMPRAKASH BATRA,NEW INDIA INSURANCE CO LTD	
32897	FA/4883/2010	07/02/2012	VISHNUBHAI SHANKARBHAI PATEL,	HL PATEL ADVOCATES	BABUJI VELAJI THAKOR,SHASHIKANT POPATLAL SHAH,UNITED INDIA INSURANCE CO LTD	
32898	FA/4885/2010	13/08/2015	ADAM IBRAHIM RANDERA,MARIYAMBIBI ADAMBHAI RANDERA,IQBAL ADAM RANDERA,SHABBIR ADAM RANDERA,IBRAHIM ADAM RANDERA,MUSA ADAM RANDERA,ASLAM ADAM RANDERA,ABDUL ADAM RANDERA,SABERABIBI ADAM RANDERA,TAHERABIBI ADAM RANDERA,FATEMABIBI ADAM RANDERA,HAFSABIBI ADAM RANDERA	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR, OLPAD,GUJARAT INDUSTRIES POWER COMPANY LIMITED	RULE SERVED,MR PREMAL R JOSHI
32899	FA/4886/2010	13/08/2015	IQBAL ADAMBHAI RANDERA,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR, OLPAD,GUJARAT INDUSTRIES POWER COMPANY LIMITED	RULE SERVED,MR PREMAL R JOSHI
32900	FA/4890/2010	10/02/2011	LEGAL HEIRS OF DECEASED KANTIBHAI VITTHALBHAI SUTHAR, SUTHAR,SUTHAR (GAJJER) JIGNESHKUMAR KANTIBHAI,SUTHAR (GAJJER) MEHULKUMAR KANTIBHAI,SUTHAR HIRABEN VITTHALBHAI	MR JM BAROT	PATEL KRISHNAKANT GIRDHARBHAI,PATEL GIRDHARBHAI MANJIBHAI,UNITED INDIA INSURANCE COMPANY LTD.,PAGI PRATAPBHAI MANSUKHBHAI,NATIONAL INSURANCE COMPANY LIMITED	
32901	FA/4891/2010	21/01/2011	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	VILAJI TEJAJI PRAJAPATI,ODHARBHAI MASABHAI RABARI,ASHOKKUMAR NANALAL PATEL,BAJAJ ALLIANZE GENERAL INSURANCE COMPANY LTD,JINAL SURESHBHAI SHAH	
32902	FA/4893/2010	01/03/2011	LEGAL HEIRS OF DECEASED VALA @ VALJI RAJABHAI PATEL,BHAGWANJIBHAI VALJIBHAI PATEL,BAI HEMIBEN VALJIBHAI,VALLABH VALJIBHAI PATEL,JAYANTIBHAI VALJIBHAI PATEL,BAI DAIBEN WD/O VALJIBHAI RAJABHAI,PATEL DUDABHAI RAJABHAI,NATHIBEN RAJABHAI PATEL,BACHIBEN LADHABHAI W/O RAVJIBHAI DHARAMSHI	(MR AS SUPEHIA)	HEIRS OF DECEASED BHIMA RAJA PATEL,MOHANBHAI BHIMABHAI PATEL,LALJIBHAI BHIMABHAI PATEL,DINESHBHAI BHIMABHAI PATEL,LABHUBEN W/O PRAVINBHAI RADADIA,LEELIBEN W/O MAGANBHAI RANPARIA,PARBATBHAI RAJABHAI PATEL	,RULE SERVED,MR MEHUL M MEHTA
32903	FA/4894/2010	06/09/2019	M/S RUPAREL PLASTICS,M/R RUPAREL ROPS	MR AMAR D MITHANI	PASCHIM GUJARAT VIJ CO LTD,EXECUTIVE ENGINEER, PGVCL,DY ENGINEER, PGVCL	RULE SERVED,MS MAYA S DESAI
32904	FA/4895/2010	04/07/2011	MONARAM LALAJI RABARI,	(MR PRANAV M RAVAL),MR TARUN L PRAJAPATI	SAVAJI FULAJI PRAJAPATI,KAILASH COMPANY,UMESH BHURAJI PRAJAPATI,CHAMPARAM LALAJI RABARI	RULE UNSERVED
32905	FA/4896/2010	24/12/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR ADIL R MIRZA	SHYAMRANG CO-OP HOUSING SOC.,,MONA BUILDERS	
32906	FA/4897/2010	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	IMMAMUDDIN AKBARMIYA,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
32907	FA/4898/2010	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NAGJIBHAI SHANKARLAL THRO'SAVJIBHAI DHURSANGBHAI,DHANIBEN SHANKARLAL THRO'SAVJIBHAI DHURSANGBHAI,BHANUMATIBEN SHANKARLAL THRO'SAVJIBHAI DHURSANGBHAI	RULE UNSERVED
32908	FA/4899/2010	18/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SOMABHAI PARSOTTAMBHAI,BHAILALBHAI PARSOTTAMBHAI,BHAGAVANDAS PARSOTTAMBHAI'S HEIR PUSHPABEN BHAGAVANDAS	RULE UNSERVED,UNSERVED EXPIRED (R)
32909	FA/4900/2010	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VASANTBHAI CHHAGANBHAI,	UNSERVED EXPIRED (R)
32910	FA/4902/2010	18/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	IBRAHIM ISE KADU'S ADMINISTRATOR ADAM ISE,	RULE SERVED
32911	FA/4903/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ISMAIL VALI UMAR PATEL,MUSABHAI VALI UMAR PATEL	RULE UNSERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR

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32912	FA/4904/2010	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ISMAIL VALI UMAR,MUSABHAI VALI UMAR PATEL	NOTICE UNSERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
32913	FA/4905/2010	18/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MOTIBHAI PARSOTTAMBHAI,BADHARBHAI RANCHHODBHAI	RULE SERVED,UNSERVED EXPIRED (R)
32914	FA/4906/2010	18/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MUSABHAI VALIBHAI UMAR,ISMAIL VALIBHAI UMAR	RULE UNSERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR
32915	FA/4908/2010	05/12/2019	CHANDRAKANT MANIBHAI PATEL,KASHIBEN MANIBHAI PATEL	MR.HIREN M MODI	GSRTC,KOKILABEN CHANDRAKANT PATEL,JATINKUMAR CHANDRAKANT PATEL	RULE SERVED,MRS VASAVDATTA BHATT
32916	FA/4909/2010	31/01/2011	HIMMATLAL MULJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32917	FA/4910/2010	31/01/2011	SAVJIBHAI NANUBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32918	FA/4911/2010	31/01/2011	LALJIBHAI KARSHANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32919	FA/4912/2010	31/01/2011	JERAMBHAI MOHANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32920	FA/4913/2010	31/01/2011	PRAVINBHAI NAGARBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32921	FA/4914/2010	31/01/2011	BHAGWANBHAI RAMJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32922	FA/4915/2010	31/01/2011	MANHARBHAI THOBHANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32923	FA/4916/2010	31/01/2011	NAGARBHAI DALABHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32924	FA/4917/2010	31/01/2011	VELABHAI VAGHJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32925	FA/4918/2010	31/01/2011	MAVJIBHAI PARSHOTTAMBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32926	FA/4919/2010	31/01/2011	DILIPBHAI JERAMBHAI & ORS.,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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32927	FA/4920/2010	31/01/2011	GOVINDBHAI DUNGARBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32928	FA/4921/2010	31/01/2011	KALYANBHAI RAMBHAI,KANTABEN KALYANBHAI,DILIPBHAI KALYANBHAI,DIYALBHAI KALYANBHAI,VIMLABEN KALYANBHAI,LABHUBEN KALYANBHAI,LILABEN KALYANBHAI,RUGNATHBHAI KALYANBHAI,HANSABEN KALYANBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32929	FA/4922/2010	27/02/2017	MANUBHAI THAKERSIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32930	FA/4923/2010	27/02/2017	CHHAGANBHAI MULJIBHAI,BACHUBHAI CHHAGANBHAI,SHIVABHAI CHHAGANBHAI,GORDHANBHAI CHHAGANBHAI,GODAVARIBEN CHHAGANBHAI,SHANTUBEN CHHAGANBHAI,NIRANTBEN CHHAGANBHAI,AMRUTBEN CHHAGANBHAI,KANJIBHAI CHHAGANBHAI,INDUBEN KANJIBHAI,JAYESHBHAI KANJIBHAI,HASMUKHBHAI KANJIBHAI,NILESHBHAI KANJIBHAI,BHAGVANBHAI KANJIBHAI,HARESHBHAI KANJIBHAI,GANGABEN KANJIBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32931	FA/4924/2010	31/01/2011	KANJIBHAI NANUBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32932	FA/4925/2010	31/01/2011	RAMESHBHAI NAGARBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32933	FA/4926/2010	31/01/2011	SHAMJIBHAI KHODABHAI,KANTABEN SHAMJIBHAI,MANJUBEN SHAMJIBHAI,HANSABEN SHAMJIBHAI,VINODBHAI SHAMJIBHAI,KAILASHBEN SHAMJIBHAI,DALSUKHBHAI SHAMJIBHAI,LAKSHMIBEN SHAMJIBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
32934	FA/4927/2010	23/12/2010	EXECUTIVE ENGINEER (ROAD AND BUILDING DIVISION-PANCHAYAT),DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW	MANHARBHAI MANGALBHAI PATEL,GANESHBHAI BHIKHABHAI VANKAR,EXECUTIVE ENGINEER,NEW INDIA INSURANCE COMPANY LTD.,LAKHDHIRBHAI HIRABHAI RAJPUT,RAJMALBHAI CHUNILAL MODI	,(MR HASMUKH THAKKER)
32935	FA/4928/2010	23/12/2010	EXECUTIVE ENGINEER (ROADS AND BUILDING DIVISION,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW	RAJABHAI LAGHABHAI PATEL,GANESHBHAI BHIKHABHAI VANKAR,EXECUTIVE ENGINEER, WRI DIVISION,NEW INDIA INSURANCE COMPANY LTD.,LAKHDHIRBHAI HIRABHIA RAJPUT,RAMALBHAI CHUNILAL MODI	,MS NAYANA V PANCHAL, (MR HASMUKH THAKKER)
32936	FA/4929/2010	11/04/2017	DINESHBHAI MURUBHAI DAKI,	MR PM DAVE,MR ASIT B JOSHI	MAHESH DEVSHIBHAI BHETARIYA,DEVAYAT DEVSHIBHAI BHETARIYA,I C I C I MOTOR INSURANCE	RULE SERVED,MS MEGHA JANI
32937	FA/4930/2010	18/01/2011	MAHESHBHAI VINUBHAI SAVLIYA,SANJAY MAHESHBHAI SAVLIYA	MR.HIREN M MODI	SHANTABEN VINODRAI SAVLIYA,NEW INDIA ASSURANCE CO LTD	
32938	FA/4931/2010	06/04/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RADHIKA WD/O RAMBAHADUR BHIDAKNARAYAN DUBE,GHANSHYAMBHAI RAMBAHADUR DUBE,MINOR PAVANKUMAR RAMBAHADUR DUBE,M/S PARTHIV ROAD LINES,NEW INDIA INSURANCE CO LTD,MANOJKUMAR CHIMANBHAI PATEL,GANDABHAI KHODIDAS PATEL,SANJAYKUMAR CHHOTULAL GURJER	
32939	FA/4933/2010	27/01/2011	ZAINUDDIN TOHARALI KHOKHAR,NAFISHABEN ZAIUNUDDIN KHOKHAR,FATIMABEN MOIJBHAI KHOKHAR,MINOR KASIM MOIJBHAI KHOKHAR,MINOR UJAIFA MOIJBHAI KHOKHAR	MR.HIREN M MODI	MAVAJI KANJI MAHESHWARI,DEVJI VIRABHAI PAYAN,IFFCO-TOKIO GENERAL INSURANCE CO LTD	
32940	FA/4936/2010	25/01/2011	HARI GOPAL RAJPUT,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PARBAT RAMJI GADHAVI,NATIONAL INSURANCE CO. LTD	

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32941	FA/4944/2010	10/05/2012	RAMTUBEN RAISING RATHAVA,MIRABEN DEVSING RATHAVA	MR MEHUL S SHAH,(MR SURESHM SHAH)	UMESH RATILAL PATEL DEL.AS PERCT.ORD.DT. 27/2/2012.,YASHWANTBHAI N DHANANI,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,SERVED BY AFFIX. (R)
32942	FA/4945/2010	04/10/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	HEIRS OF DECEASED HARSHIT SURESHBHAI DOSHI, DIPIKABEN SURESH,SURESHBHAI MAGANBHAI DOSHI,KANVALJEET KAUR HARVINDERSING MODI	RULE SERVED,MR.HIREN M MODI
32943	FA/4948/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHABHAI CHHAGANBHAI LUHAR THRO' HEIRS AMRUTBHAI N PANCHA,AMRUTBHAI NATHABHAI PANCHAL,599TIBHAI NATHABHAI PANCHAL,RUKHIBEN WD/O NATHABHAI CHHAGANBHAI PANCHAL,PARSOTTAMBHAI SHIVRAMBHAI LUHAR,KODARIBEN SHIVABHAI LUHAR	,PUBLIC PROSECUTOR,MR BG PATEL
32944	FA/4949/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KASTURBHAI KHEMABHAI PANCHAL DECD. THRO' HEIRS AMBALAL,AMBALAL KASTURBHAI PANCHAL,RAMANBHAI KASTURBHAI PANCHAL,RAMCHANDBHAI KASTURBHAI PANCHAL	,MR BG PATEL
32945	FA/4950/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI MANKABHAI PANCHAL,GANGARAM MANKABHAI PANCHAL	MR BG PATEL
32946	FA/4951/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KACHARABHAI LALLUBHAI PANCHAL,RAMABHAI DHULABHAI PANCHAL,CHUNILAL DHULABHAI PANCHAL DECD. THRO' HEIRS AMBALAL C,AMBALAL CHUNILAL PANCHAL,GANPATLAL CHUNILAL PANCHAL,CHANDULAL CHUNILAL PANCHAL,JADIBEN WD/O CHUNILAL DHULABHAI PANCHAL,PUNJABHAI DHULABHAI PANCHAL	,MR BG PATEL
32947	FA/4952/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI KODARBHAI DECD. THRO' HEIRS SHAMALBHAI BHIKHA,SHAMALBHAI BHIKHABHAI DECD. THRO' HEIRS PRAVINKUMAR PATEL,PRAVINKUMAR SHAMALBHAI PATEL,GUNVATBHAI SHAMALBHAI PATEL,KESHABHAI BHIKHABHAI PATEL	,MR BG PATEL
32948	FA/4953/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMABHAI LALABHAI DECD. THRO' HEIRS SHAMALBHAI H PANCHAL,SHAMALBHAI HEMABHAI PANCHAL,ISHWARBHAI HEMABHAI PANCHAL,VINUBHAI MOHANBHAI PANCHAL,MANEKBEN WD/O HEMABHAI LALABHAI PANCHAL	,MR BG PATEL
32949	FA/4954/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KODARBHAI BADARBHAI PATEL DECDTHRO' HEIRS DEVABHAI K PATEL,DEVABHAI KODARBHAI PATEL,RAMABHAI KODARBHAI PATEL,VASTABHAI KODARBHAI PATEL,HIRABHAI KODARBHAI PATEL,JIVABHAI KODARBHAI PATEL,KALABHAI BADARBHAI PATEL DECD.THRO' NARANBHAI KALABHAI,NARANBHAI KALABHAI PATEL THRO'HEIRS NATVARBHAI NARABHAI PATE,MANKABHAI KALABHAI PATEL,MADHABHAI KALABHAI PATEL,NATVARBHAI NARABHAI PATEL,MANUBHAI NARABHAI PATEL,KUNVARBEN WD/O NARABHAI KALABHAI	,MR BG PATEL
32950	FA/4955/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	REVABHAI MANGALBHAI PATEL DECDTHRO' HEIR JIVIBEN WD/O REVA,JIVIBEN WD/O REVABHAI MANGABHAI PATEL,LILABHAI MANGABHAI PATEL	,MR BG PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
32951	FA/4956/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NIZAMKHANJI HATHIKHANJI TUVAR,ASHRAFKHANJI PARBATKHANJI TUVAR DECD. THRO' BISMILAKHANJ,BISMILLAKHANJI ASHRAFKHANJI TUVAR,PARBATKHANJI ASHRAFKHANJI TUVAR,SDULLAKHANJI ASHRAFKHANJI TUVAR,AMTUBHAI WD/O ASHRAFKHANJI PARBATKHANJI TUVAR DECD. THRO',BISMILLAKHANJI TUVAR,PARBATKHANJI ASHRAFKHANJI TUVAR,SADULLAKHANJI ASHRAFKHANJI TUVAR,PAHADKHANJI SAHEBKHANJI TUVAR DECD. THRO' HEIRS LIBAI TUVAR,LIBAI PAHADKHANJI TUVAR,SAHEBKHANJI PAHADKHANJI TUVAR,NIYAMATKHANJI PAHADKHANJI TUVAR,INAYATKHANJI PAHADKHANJI TUVAR,MAHERUNBIBI PAHADKHANJI TUVAR,SAJEDABIBI PAHADKHANJI TUVAR	,MR SV RAJU
32952	FA/4958/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	AZAMKHANJI TUVAR DECD. THRO' HEIR HAYATKHANJI AZAMKHANJI,HAYATKHANJI AZAMKHANJI TUVAR,PAHADKHANJI SAHEBKHANJI DECD. THRO' HEIRS LILBAI PAHADKHANJI,LILBAI PAHADKHANJI TUVAR,SAHEBKHANJI PAHADKHANJI TUVAR,NIYAMATKHANJI PAHADKHANJI,INAYATKHANJI PAHADKHANJI,MAHERUNBIBI PAHADKHANJI,SAJEDABIBI PAHADKHANJI	,MR SV RAJU
32953	FA/4959/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NIZAMKHANJI HATHIKHANJI TUVAR,	MR SV RAJU
32954	FA/4960/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	ASHRAFKHANJI PARBATKHANJI TUVADECD. THRO' HEIR AMTUBHAI TUVA,AMTUBHAI WD/O ASHRAFKHANJI PARBATKHANJI TUVAR DECD. THRO',BISMILAKHANJI ASHRAFKHANJI TUVAR,PARBATKHANJI ASHRAFKHANJI TUVAR,SADULAKHANJI ASHRAFKHANJI TUVAR,BISMILAKHANJI ASHRAFKHANJI TUVAR,PARBATKHANJI ASHRAFKHANJI TUVAR,SADULLAKHANJI ASHRAFKHANJI TUVAR	,MR SV RAJU
32955	FA/4961/2010	28/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KUBERBHAI MOTIBHAI PATEL DECD.THRO' HEIRS VAKTABHAI K PATEL,VAKTABHAI KUBERBHAI PATEL,NATHABHAI KUBERBHAI PATEL,MAKNABHAI MOTIBHAI PATEL DECD.THRO' HEIR DALABHAI M PATEL,DALABHAI MAKNABHAI PATEL	,MR BG PATEL
32956	FA/4962/2010	24/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATANSHIBHAI JETHABHAI PATEL,	MR BG PATEL
32957	FA/4966/2010	28/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI S SHAH SECRETARY,	MR YATIN SONI
32958	FA/4968/2010	13/06/2015	RUBINABEN FAKIRBHAI MANSUR,ABTULHA FAKIRBHAI MANSUR MINOR THRO'RUBINABEN F MANSUR,AYESHA FAKIRBHAI MANSUR MINOR THRO' RUBINABEN F MANSUR,ISAMIL FAKIRBHAI MANSUR MINOR THRO' RUBINABEN F MANSUR,AMINABEN ISMAILBHAI GULAM	MR.HIREN M MODI	SHAIKH ISAKBHAI ABDUL KARIM,ISAMMOHAMMAD MAJID ANSARI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
32959	FA/4969/2010	09/05/2012	VINODBHAI GOVINDBHAI DANGAR,BHANJIBHAI RAMJIBHAI SOLANKI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	MAHESHBHAI PARSOTTAMBHAI FALADU,GEETABEN MAHESHBHAI FALADU,MINOR ANKIT MAHESHBHAI FALADU,MINOR DHAIRYA MAHESHBHAI FALADU,NIRMALABEN PARSOTTAMBHAI FALADU,PARSOTTAMBHAI KULJIBHAI FALADU,MANSUKHBHAI BHOJABHAI CHELVADA	,RULE SERVED,SERVED BY AFFIX. (R),MR HRIDAY BUCH,MR HARSHAD K PATEL
32960	FA/4970/2010	16/02/2016	LEGAL HEIRS & REPRESENTATIVE OF DECEASED RAMANBHAI MADHABHAI,MANIBEN WD/O RAMANBHAI MADHABHAI (THAKARDA) TARAR,MINOR SUREKHABEN RAMANBHAI (THAKARDA) TARAR,MINOR RAJESHKUMAR RAMANBHAI (THAKARDA) TARAR,DHULIBEN WD/O MADHABHAI KODARBHAI (THAKARDA) TARAR	MR MTM HAKIM	RAJKUMAR SHRIVALJI YADAV,RAKESH RAJARAM AGRAWAL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MS KARUNA V RAHEVAR
32961	FA/4973/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI HIRUBHAI PATEL,RAMUBHAI HIRUBHAI PATEL	

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32962	FA/4974/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMDAS JIGIBHAI PATEL, POA OF BAI JADAVBEN PARSHOTTAM,	MR PRATIK B BAROT
32963	FA/4975/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI ISHWARBHAI PATEL,	MR MM SAIYED
32964	FA/4979/2010	28/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ISMAIL MOHMAD,	
32965	FA/4980/2010	28/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI HURI IBRAHIM MUSA,	
32966	FA/4981/2010	28/12/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH MOHMAD HUSAIN,	
32967	FA/4982/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	PRABHATSANG ANOPSANG,	RULE SERVED,MR MM SAIYED
32968	FA/4983/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF BHAILALBHAI MANSANGBHAI,DHUTIBEN WD/O BHAILALBHAI MANSANGBHAI,RAMESHBHAI BHAILAL,TARABEN D/O BHAILAL MANSANG,SUSHILABEN D/O BHAILAL MANSANG,HANSABEN D/O BHAILALBHAI,BHIKHABHAI CHHOTUBHAI,DIPSANGHBIA CHHOTUBHAI,SHANTILAL RAISANGBHAI,RAMANBHAI RAISANGBHAI,MULJIBHAI CHHOTUBHAI,SHANTABEN CHHOTUBHAI,JAYABEN CHHOTUBHAI,GOPALBHAI RAISANGBHAI,HIRABEN NAHARSANGBHAI,NATVARBHAI NAHARSANGBHAI,NARMADABEN D/O RAISANG BALSANGBHAI,MAHENDRABHAI NARSANGBHAI	,RULE SERVED,MR P P MAJMUDAR
32969	FA/4984/2010	18/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	SHANTABEN D/O GALABHAI NAGJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
32970	FA/4985/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF KABHAI NATHABHAI,BALUBHAI KABHAI NATHA,PRAVINBHAI PRABHATBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
32971	FA/4986/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HARMAN PARAGBHAI SINCE DECEASETHRO.HIS HEIRS & LEGAL REPRESE,SHARDABEN HARMANBHAI WD/O. HARMANBHAI PARAGBHAI,RAJESHBHAI HARMANBHAI,HINABEN ROHITBHAI PATEL	,UNSERVED EXPIRED (R)
32972	FA/4987/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF SAVJIBHAI DHULSANGBHAI,ICHHABEN WD/O SAVJIBHAI DHULSANG,LAKHIBEN D/O SAVJIBHAI DHULSANG,MINABEN D/O SAVJIBHAI DHULSANG,BHIKHIBEN D/O SAVJIBHAI DHULSANG,MADHUBEN D/O SAVJIBHAI DHULSANG,NATVARBHAI SAVJIBHAI,RAMESHBHAI SAVJIBHAI	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
32973	FA/4988/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	KHUMANSANG BADHRASANG,	MR SP MAJMUDAR,MR P P MAJMUDAR
32974	FA/4989/2010	18/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF AMBALAL MATHURBHAI,MANIBEN AMBALAL,GANPAT AMBALAL,SHANTABEN AMBALAL,KARSANBEN AMBALAL	,MR SP MAJMUDAR,MR P P MAJMUDAR
32975	FA/4990/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	SOBHRAJ DAYARAM,	RULE UNSERVED
32976	FA/4991/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	BISMILLA BEGAM AHMED MIYA,JAMIYATBIBI D/O AHMED MIYA	UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR

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32977	FA/4992/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	BHAILALBHAI RAISANBHAI,SURSANG RAISANGBHAI,HEIRS OF GEMALSANG RAISANGBHAI,SONABEN WD/O GEMALSANG RAISANGBHAI,LAKHIBEN D/O GEMALSANG RAISANGBHAI,GANGABEN D/O GEMALSANG RAISANG,USHABEN NATVARBHAI WD/O NATVARBHAI GEMALSANG,SHAKUNTALABEN WD/O VAJESANG GEMALSANG,USHABEN NATVARBHAI PARENT OF MINOR AKASH,SHAKUNTALABEN VAJESANG, PARENT OF MINOR PRIYABEN VAJESANG,SHAKUNTALABEN VAJESANG, PARENT OF MINOR VAISHALI VAJESANG,USHABEN NATVARBHAI PARENT OF MINOR FALGUNIBEN,SHAKUNTALABEN VAEJSANG, PARENT OF MINOR TEJALBEN VAJESANG,SHAKUNTALABEN VAJESANG, PARENT OF MINOR KARANBHAI VAJESANG,RAMSANG RAISANGBHAI	,RULE NOT RECD BACK,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
32978	FA/4993/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF MOTIBHAI PARSOTTAMBHAI,KAMLABEN WD/O MOTIBHAI PARSOTTAMBHAI,NAAKORBHAI MOTIBHAI,AMBUBHAI MOTIBHAI,KANUBHAI MOTIBHAI,SHANTILAL MOTIBHAI,LALIBEN MOTIBHAI,VIJAYBHAI CHANDUBHAI,MANJULABEN CHANDUBHAI,RASMIKABEN CHANDUBHAI,BADHARSANG RANCHHOD	,RULE SERVED
32979	FA/4994/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF SAMSUDIN GULAM,HAJI BEGAM SAMSUDIN,HAMIRUDDIN SAMSUDIN,AMIRUDDIN SAMSUDIN,IQBAL SAMSUDIN	,MR SP MAJMUDAR,MR P P MAJMUDAR
32980	FA/4995/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF VASANTBHAI CHHAGANBHAI,LAKSHMIBEN WD/O VASANTBHAI CHHAGANBHAI,KANCHANBEN D/O VASANTBHAI CHHAGANBHAI,AMBABEN D/O VASANTBHAI CHHAGANBHAI,KAMLABEN D/O VASANTBHAI CHHAGANBHAI,NANSANGBHAI VASANTBHAI,MANSANG VASANTBHAI	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
32981	FA/4996/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	BHIMSANG JIBHAI DHARMA,KABHAI JIBHAI DHARMA,JAGDISHBHAI JIBHAI DHARMA	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
32982	FA/4997/2010	18/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF KASHIBEN KHODABHAI,SHARDABEN D/O KASHIBHAI,MANGIBEN D/O KASHIBEN KHODABHAI,KANUBHAI S/O MANIBHAI KHODABHAI,SHANTILAL S/O MANIBHAI KHODABHAI,BHIKHIBEN D/O MANIBHAI KHODABHAI	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
32983	FA/4998/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	MANGALBHAI MAHIJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
32984	FA/4999/2010	08/07/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	ARVINBHAI AMBALALBHAI,BHAGVANBHAI LALLUBHAI,MUFATBHAI ZAVERBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
32985	FA/5000/2010	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HEIRS OF SOMABHAI PARSOTTAMBHAI,DINESHBHAI SOMABHAI PATEL,MANIBEN D/O SOMABHAI,HEMLATABEN WD/O HASMUKHBHAI SOMABHAI,MAYANK HASMUKHBHAI,RAKESH HASMUKHBHAI,VIKASHBHAI HASMUKHBHAI	,RULE SERVED
32986	FA/5001/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	H/O NARSIBHAI BHIKHABHAI,RAMESHBHAI NARSIBHAI,JAYABEN NARSIBHAI,KAPILABEN NARSIBHAI,VIKRAMBHAI NARSIBHAI	,RULE SERVED,MR MM SAIYED

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32987	FA/5002/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	ADMINISTRATOR OF LALJIBHAI MAHARAJ,PRAHATSINH ANOPSINH,KHUMANSINH MEGHRAJ	,RULE SERVED,MR MM SAIYED
32988	FA/5003/2010	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	PRATAPSINH AMARSINH,	RULE SERVED,MR MM SAIYED
32989	FA/5004/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA & W. R.,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	GAMBHIRSANG ABHESANG,	RULE SERVED,MR MM SAIYED
32990	FA/5006/2010	12/06/2015	EXECUTIVE ENGINEER, CONSTRUCTION DIVISION,	MR SP HASURKAR	NAVINCHANDRA RAOJI KOYANI,JUMA ALI SUMRA,KANJI MANJI SAVALIA,NATIONAL INSURANCE CO. LIMITED,NEW INDIA ASSURANCE CO. LIMITED	RULE SERVED,MR SANDIP C SHAH,(MR MAULIK J SHELAT)
32991	FA/5008/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOKILABEN ANILKUMAR PATEL,	MR MM SAIYED
32992	FA/5011/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL VALI ISE MAHMAD HIS HEIRS AND L.RS.,HASINABEN ISMAIL,AYUB ISMAIL,SALIM ISMAIL,MUMTAJ ISMAIL,SIDDIQ ISMAIL,HANIFA ISMAIL	,RULE SERVED,MR MM SAIYED
32993	FA/5014/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAHESHKUMAR JAGANNATH JOSHI,VASANTIBEN WD/O MAHESHKUMAR JAGANNATH,MUKESHBHAI MAHESHBHAI,KISHORBHAI MAHESHBHAI,ILABEN D/O MAHESHBHAI,ICHCHHABEN BHAGAWATLAL JOSHI,HASMUKHBEN WD/O BALUBHAI JAGANNATH	
32994	FA/5015/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT MADHUSUDAN MEHTA,	
32995	FA/5016/2010	15/02/2011	NANUBEN KALUBHAI CHAUHAN,BHANUBEN NATUBHAI CHAUHAN,RANJITBHAI NATUBHAI CHAUHAN,MAHENDRABHAI NATUBHAI CHAUHAN,RAJKUNVARBEN NATUBHAI CHAUHAN	MR RC JANI	K T RATHOD,NEW INDIA ASSURANCE CO,ASHWINKUMAR MANSUKHLAL PANCHAL,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
32996	FA/5017/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI JESANGBHAI,	
32997	FA/5018/2010	28/12/2010	MANIBEN KALUBHAI DAMOR,	MR PRAVIN GONDALIYA	RAMLAL NATHUJI GADHARA,PRATIMABEN BHOPALSINH NAHAR,ORIENTAL INSURANCE COMPANY LIMITED	,MS KARUNA V RAHEVAR
32998	FA/5019/2010	19/03/2013	BHAGWANBHAI KANJIBHAI VANKAR,	MR MOHSIN M HAKIM	SOMABHAI CHANDUBHAI PADHIYAR,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA
32999	FA/5020/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAGBHAI SHAMALBHAI,	
33000	FA/5021/2010	28/12/2010	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	AMRUTBHAI BHOLANATH PRAJAPTI,J R SOLANKI,JIRAWALA TRANSPORT COMPANY,ANAGRAM FINANCE LTD	,MS. SHAILI A KAPADIA
33001	FA/5025/2010	30/12/2010	PRITESHKUMAR VASANTLAL LIMBANI,	MR VAIBHAV N SHETH	MEHULKUMAR BABULAL VAKHARI,M/S HETAL METAL INDUSTRIES,NEW INDIA ASSURANCE CO LTD	,MR SHALIN N MEHTA
33002	FA/5026/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI ZAVERBHAI PATEL,	RULE SERVED
33003	FA/5028/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINCHANDRA NATHABHAI PATEL,	MR PRATIK B BAROT
33004	FA/5029/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JAMNABEN VASANTBHAI PATEL,KISHORBHAI VASANTBHAI PATEL,HITESHKUMAR VASANTBHAI PATEL,JAYSHRIBEN VASANTBHAI PATEL	,RULE SERVED,MR PRATIK B BAROT
33005	FA/5030/2010	15/02/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER, (NARMADA YOJNA)	GOVERNMENT PLEADER	MAHESHBHAI JESANGBHAI DESAI,	MR MM SAIYED
33006	FA/5031/2010	15/02/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER, (NARMADA YOJNA)	GOVERNMENT PLEADER	VIJAYSINH RAMSINH RAJ,	MR MM SAIYED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33007	FA/5032/2010	15/02/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER, (NARMADA YOJNA)	GOVERNMENT PLEADER	DALPATSANG JESANGBAWA (SINCE DECD.),MAKWARBEN DALPATSINH,MAHENDRASINH DALPATSINH,INDRAJITSINH DALPATSINH	,MR MM SAIYED
33008	FA/5033/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI BECHARBHAI SINCE DECD THRO HIS HEIRS,MOHANBHAI BHIKHABHAI SINC DECD THRO HIS HEIRS,PARBHUBHAI BHIKHABHAI SINCE DECD THRO HIS HEIRS,AMBALAL BHIKHABHAI,DAHYABHAI BHIKHABHAI,SHANTABEN BHIKHABHAI,REVABEN BHIKHABHAI,HASHUBEN BHIKHABHAI,HARIBHAI MOHANBHAI,LALITABEN PARBHUBHAI WD/O. PARBHUBHAI BHIKHABHAI,ASHOKBHAI PARBHUBHAI,KANTIBHAI MOHANBHAI,MAHESHBHAI MOHANBHAI,URMILABEN PARBHUBHAI',SUREKHABEN PARBHUBHAI,RAJUBHAI MOHANBHAI,SUNEELBHAI MOHANBHAI,MANJUBEN PARBHUBHAI,GEETABNE PARBHUBHAI	,UNSERVED EXPIRED (R)
33009	FA/5034/2010	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNILAL PARSHOTTAMBHAI PATEL,SHANTABEN RAMDAS PATEL	RULE SERVED,UNSERVED EXPIRED (R)
33010	FA/5035/2010	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRANBHAI NARSHINHBHAI PATEL,JAYKRISHAN NARSHINHBHAI PATEL	MR PRATIK B BAROT
33011	FA/5048/2010	30/12/2010	AMARSANG SHIVABHAI PARMAR,	MR KASHYAP R JOSHI	BABUBHAI CHHAGANBHAI PRAJAPATI,UNITED INDIA INSURANCE CO LTD,SURESHBHAI VALLABHBHAI VASAVA,NAVINBHAI J PATEL,ORIENTAL INSURANCE CO LTD	
33012	FA/5055/2010	12/11/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR PALAK H THAKKAR	THAKORBHAI SHIVLAL CHAUHAN,BHANUBEN THAKORBHAI CHAUHAN,YUNUSKHAN HAYUBKHAN PATHAN,SALUDRIN MOIDRIN KHRISTI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
33013	FA/5059/2010	15/02/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATBHAI CHHITABHAI,	MR MM SAIYED
33014	FA/5060/2010	28/12/2010	ORIENTAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GENERAL,	MS KARUNA V RAHEVAR	KESARIBEN KANJIBHAI KOLI,RAJENDRA SAYABABHAI BARIYA,MAHAMMAD HANIF ABDULSATTAR KURESHI	
33015	FA/5061/2010	01/03/2012	AMBALAL SOMABHAI ZALA,BALUBEN AMBALAL ZALA,VIKRAMBHAI AMBALAL ZALA	MR.HIREN M MODI	RAMANBHAI SHIVABHAI ZALA,IFFKO TOKIO GENERAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR AJAY R MEHTA
33016	FA/5062/2010	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RABARI VIKRAMBHAI GOVINDBHAI,	RULE NOT RECD BACK
33017	FA/5063/2010	14/03/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL AMBABEN SHIVRAM DECEASED.,RANJANBEN RANCHHODDAS,DASHRATHBHAI RANCHHODDAS,LILABEN RANCHHODDAS,KOKILABEN RANCHHODDAS,GOVINDBHAI RANCHHODDAS,BHAVNABEN RANCHHODDAS	,UNSERVED EXPIRED (R)
33018	FA/5064/2010	19/01/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	KESHUBHAI KESHVBHAI KESHWALA,	
33019	FA/5066/2010	29/12/2010	DIVISIONAL CONTROLLER,	MR HS MUNSHAW	KAMUBEN UDAJI THAKOR WD/O UDAJI JENAJI THAKOR,CHEHARSINH UDAJI THAKOR,NAVINBHAI UDAJI THAKOR,MINABEN UDAJI THAKOR,BHALSINH MANSINH THAKOR,RELIANCE GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI,MR VA MANSURI,MR M N SHAIKH

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33020	FA/5067/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI KESHARBHAI ODD,H/O MANGALBHAI KESHARBHAI,SADABEN W/O MANGALBHAI KESHARBHAI,BHAGABHAI MANGALBHAI ODD,DALPATBHAI MANGALBHAI ODD,LAKHIBEN D/O MANGALBHAI,DARIABEN D/O MANGALBHAI,RANCHHODBHAI MANGALBHAI	,RULE NOT RECD BACK
33021	FA/5068/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANPATSINH UDESINH HIMATSINH RAJ,	MR KM SHETH
33022	FA/5069/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADMINISTRATOR OF MASJID BAPUSAHEB ABHESANG,	RULE NOT RECD BACK
33023	FA/5070/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAVITABEN FAKIRBHAI ISHWARBHAI PATEL,	RULE NOT RECD BACK
33024	FA/5071/2010	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARPATSINH UDAYSINH RAJ,CHANDRASINH UDAYSINH RAJ	RULE NOT RECD BACK
33025	FA/5072/2010	03/08/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O KASHIBEN RAISANG ZINNA,GANPATBHAI RAMJIBHAI,KHUMANBHAI RAMJIBHAI	,MR MM SAIYED
33026	FA/5073/2010	08/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	RAJENDRAKUMAR MULCHANDBHAI @ KANTILAL,	
33027	FA/5074/2010	08/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	HIRABEN WD/O DHULABHAI SHIVABHAI,	
33028	FA/5075/2010	08/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	MAHIJIBHAI SARDARSANG,	
33029	FA/5076/2010	08/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	VAGHJIBHAI RUPSANG,	
33030	FA/5077/2010	08/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	GANPATBHAI RAMSANGBHAI,	
33031	FA/5078/2010	08/12/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	CHANDUBHAI ISHWARBHAI,	
33032	FA/5080/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHEBUB ADAM IBRAHIM,	
33033	FA/5081/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATSANG KHUMANSING,	
33034	FA/5082/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARISANG AMARSANG,	
33035	FA/5083/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH AMARSINH,	
33036	FA/5084/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHESANG AMARSANG,	
33037	FA/5085/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHAGAWANSANG PARVATISANG,BALVANTSANG BHAVANSANG	
33038	FA/5086/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARSANG AMARSANG,	
33039	FA/5087/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATSANG PARBATSANG,	
33040	FA/5088/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI DHANBA BHAGWANSANG,	
33041	FA/5089/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRTARSINH KHUMANSINH HEIRS OF KHUMANSANG PARBATSANG,	
33042	FA/5090/2010	08/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHANBHAI MULJIBHAI, KISHORSINH MOHANSINH KHER,	
33043	FA/5091/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED SULEMAN,	

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33044	FA/5092/2010	11/05/2012	KIRANBEN GYANESHWAR PATEL,TAPIBEN SHAMJIBHAI PATEL	MR.HIREN M MODI	NAGINBHAI BHIKHABHAI MACHHI,CHIMANLAL RAMJIBHAI MASTER,NEW INDIA ASSURANCE CO.LTD	RULE SERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
33045	FA/5093/2010	11/05/2012	MAHESHBHAI ISHWARBHAI PATEL,	MR.HIREN M MODI	NAGINBHAI BHIKHABHAI MACHHI,CHIMANLAL RAMJIBHAI MASTER,NEW INDIA ASSURANCE CO.LTD	RULE SERVED,UNSERVED EXPIRED (R),MR SHALIN N MEHTA
33046	FA/5094/2010	11/05/2012	RINKAL SUBHASHBHAI PATEL,	MR.HIREN M MODI	NAGINBHAI BHIKHABHAI MACHHI,CHIMANLAL RAMJIBHAI MASTER,NEW INDIA ASSURANCE CO.LTD	RULE SERVED,UNSERVED EXPIRED (R),MR SHALIN N MEHTA
33047	FA/5095/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHABHAI DHANABHAI VANKAR DECEASED THROUGH LEGAL HEIRS,RATANBEN LAKHABHAI,CHATURBHAI LAKHABHAI,ARVINDBHAI LAKHABHAI,HIRABEN LAKHABHAI,AMBABEN LAKHABHAI	
33048	FA/5096/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGBHAI ISHWARBHAI DECD. THROUGH LEGAL HEIRS,RAMESHBHAI RAMSANGBHAI,NARENDRABHAI RAMSANGBHAI,SHANTABEN RANSANGBHAI,KESURBHAI MULJIBHAI,RAMILABEN MULJIBHAI,SURESHBHAI MULJIBHAI,VASANTBHAI MULJIBHAI	
33049	FA/5097/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN FULABHAI,MELABHAI FULABHAI,MANGALBHAI FULABHAI,CHHITABHAI FULABHAI,PUNABHAI FULABHAI	
33050	FA/5098/2010	19/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGBHAI MANGALBHAI,	
33051	FA/5100/2010	08/03/2011	JITIBEN MITHABHAI SENMA,HARESHBHAI MITHABHAI SENMA,NARMADABEN MITHABHAI SENMA,MANJULABEN MITHABHAI SENMA,MAHENDRABHAI MITHABHAI SENMA,DAKSHABEN MITHABHAI SENMA	MR VIRAL J DAVE	SURYAPRASAD JAYANTILAL DAVE,JAYANTILAL CHUNILAL HALANI,THE UNITED INDIA INSURANCE CO	,MR GC MAZMUDAR,MR HG MAZMUDAR
33052	FA/5101/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI CHOOTABHAI PATEL,	
33053	FA/5102/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI HIRABHAI,	
33054	FA/5103/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O UMIYABAHEN WD/O RAYAJI JESANG. MANIBEN WD/O RAYAJIBHAI,	
33055	FA/5104/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DHULABHAI SOMABHAI. CHANDUBHAI DHULABHAI,	
33056	FA/5105/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USHABEN FAKIRBHAI,	
33057	FA/5106/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI KHUSHALBHAI,	
33058	FA/5107/2010	07/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O NATHABHAI MELABHAI. RAIJIBHAI NATHABHAI,	
33059	FA/5110/2010	29/12/2010	ABDULWAHAB HAFIZ DINMOHMAD ANSARI, C/O J K VED, SECRETARY,,	MR YV SHAH	UNION OF INDIA,TELECOM DISTRICT ENGINEER	(MR PRAFUL J BHATT)
33060	FA/5111/2010	15/02/2011	GANGBEN W/O PARBATBHAI HIRABHAI MOTHER OF DECD. BHIKHABHAI,	MR HITESH S PADHYA	PARBATBHAI HIRABHAI CHAUHAN,NEW INDIA ASSURANCE CO LTD	,MR KV GADHIA
33061	FA/5114/2010	22/12/2010	RAJKOT DISTRICT PANCHAYAT THROUGH ITS DY.EXECUTIVE ENGIN,	MR HS MUNSHAW	BHIKABHAI JERAMBHAI,STATE OF GUJARAT	

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33062	FA/5115/2010	15/10/2014	SULOCHNABEN KRUSHNALAL PAREKH,	MR MANOJ N POPAT	DAKSHABEN W/O HARSHADRAY PRABHUDAS MEHTA,HARSHADRAY PRABHUDAS MEHTA,KRUSHNALAL MANILAL PAREKH,KIRITBHAI KRUSHNALAL PAREKH,RAVINDRABHAI KRUSHNALAL PAREKH,NITINBHAI KRUSHNALAL PAREKH,KOKILABEN INDRAVADAN PAREKH,KOKILABEN INDRAVADAN PAREKH,DIPTIBEN W/O KIRITBHAI K PAREKH,HANSABEN W/O RAVINDRABHAI KRUSHNALAL PAREKH,RAVINDRABHAI KRUSHNALAL PAREKH,JAYKUMAR RAVINDRABHAI PAREKH,RASHMIBEN W/O NITINBHAI K PAREKH	,RULE SERVED,UNSERVED EXPIRED (R),MR RD DAVE,MR HEMANT S SHAH,MR AR GUPTA,MR DIGANT M POPAT
33063	FA/5116/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARENDRASINH KHUMANSINH BORASIYA,	
33064	FA/5117/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARENDRASINH BHAGWANSINH MAHIDA,	
33065	FA/5118/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MANIBEN CHANDRASINH, ISHWARSINH CHANDRASINH,	
33066	FA/5119/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRATAPSINH JAMOLSINH DEVDHARA,	
33067	FA/5120/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAMPAKSINH KHUMANSINH DEVDHARA,	
33068	FA/5121/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHUMANSINH ANOPSINH,	
33069	FA/5122/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRADHYUMAN NARHARI SHANKER BHAATT,	
33070	FA/5123/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMSINH DANSINH KATHVADIYA,	
33071	FA/5124/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHIRAJSINH BECHARSINH,	
33072	FA/5125/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI KILIYABHAI VASAVA,	
33073	FA/5126/2010	13/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI BODIYABHAI VASAVA,	
33074	FA/5127/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VASIBHAI GANESHBHAI,	
33075	FA/5128/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI ISHWARBHAI SHAKRABHAI,	
33076	FA/5129/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMIBEN SOMAJI,	
33077	FA/5130/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAMAJI SOMAJI,	
33078	FA/5131/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GAJIBEN BALAJI,	
33079	FA/5132/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE CHANDABEN VARSANGJI,	
33080	FA/5133/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE BHIKIBEN BALAJI,	
33081	FA/5134/2010	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE SHAKRIBEN MATHURJI,	
33082	FA/5135/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAHIMBHAI RASULBHAI,BHATTI SULTAN RAHIM RASUL,BHATTI JAKIR RAHIM RASUL	
33083	FA/5136/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN MOHMAD,SHABBIR ISMAIL	

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33084	FA/5137/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JAGAMALBHAI CHHAGANBHAI,MAHALAXMIBEN WD/O JAGAMALBHAI,GAMBHIRSINH JAGMALBHAI,NARENDRASINH JAGMALBHAI,KISHORSINH JAGMALBHAI,NIRUBEN JAGMALBHAI,PARVATIBEN JAGMALBHAI,MADHUBEN JAGMALBHAI,SARSVATIBEN JAGMALBHAI,MANHARBHAI JAGMALBHAI,BHARTIBEN JAGMALBHAI	
33085	FA/5138/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPBHAI BAKORBHAI,	
33086	FA/5139/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI JESANGBHAI,	
33087	FA/5140/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN HIMMATSINH,	
33088	FA/5141/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM HASAN CHHATABHA,UMAR HASAN CHHATABHA	
33089	FA/5142/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI DAYALBHAI FAKIRA,	
33090	FA/5143/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HASAN BAZI AZAM,SAKHINABEN WD/O HASAN BAZI,ISMAILBHAI HASANBHAI,GULAMBHAI HASANBHAI,AHEMADBHAI HASANBHAI,ZAKIRHUSEN RAHIM RASUL,SULTAN RAHIM RASUL	
33091	FA/5144/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ALABHA,	
33092	FA/5145/2010	25/11/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIBHAI DAJIBHAI, NARENDRASINH HARISNH GOHIL,	
33093	FA/5146/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF FULABHAI KALIDAS SHANABHAI FULABHAI,	
33094	FA/5147/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ALKABEN DHULABHAI VISHNUBHAI CHANDUBHAI,	
33095	FA/5148/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITUBHAI PARSOTTAMBHAI SINCE DECD. THRO' HEIRS,SAVITABEN CHHITUBHAI WIFE DECD.,UPENDRABHAI CHHITUBHAI SON,SUKHDEVBHAI CHHITUBHAI,VILASBEN CHHITUBHAI DAUGHTER,ANITABEN CHHITUBHAI,MANISHABEN CHHITUBHAI	
33096	FA/5149/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI BHAILALBHAI,	
33097	FA/5150/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MELABHAI HIRABHAI JAGDISHBHAI BHAILALBHAI,	
33098	FA/5151/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI DHULABHAI,	
33099	FA/5152/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPBHAI VRAJLAL,	
33100	FA/5153/2010	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITUBHAI GOPALBHAI DECD. THRO' HEIRS,KANTABEN CHHITUBHAI WD/O CHHITUBHAI GOPALBHAI,RAJNIKANT CHHITUBHAI,CHETNABEN CHHITUBHAI	
33101	FA/5155/2010	08/12/2010	SPECIAL LAND ACQUISITION OFFICE,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL CHATURBHAI PATEL SINCE DECD. THRO' HEIRS,LALITABEN AMBALAL PATEL SINCE DECD.,JASHODABEN AMABALAL PATEL,SHARDABEN AMBALAL PATEL,CHANDRAKANT AMBALAL PATEL,BIPINBHAI AMALALAL PATEL SINCE DECD. THRO' HEIRS,SHARMISHTHABEN WD/O BIPINBHAI,NILKUMAR BIPINBHAI PATEL	

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33102	FA/5156/2010	08/12/2010	SPECIAL LAND ACQUISITION OFFICE,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI MOTIBHAI DECD. THRO' HEIRS,JADABEN NAGJIBHAI PATEL WIFE DECD.,KASHIBEN NAGJIBHAI PATEL,JIVABHAI NAGJIBHAI PATEL SON,VITHHALBHAI NAGJIBHAI PATEL,HASMUKHBHAI NAGJIBHAI PATEL	
33103	FA/5157/2010	08/12/2010	SPECIAL LAND ACQUISITION OFFICE,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF SADAVRAT, AMBALAL RANCHHODBHAI,SHASHIKANT AMBALAL PATEL	
33104	FA/5158/2010	08/12/2010	THE SPECIAL LAQ OFFICER,	GOVERNMENT PLEADER	NARANBHAI LALJIBHAI DECD. THRO' HEIRS,BHANUBEN WD/O NARANBHAI LALJI-BHAI PATEL,DHARMENDRABHAI NARANBHAI PATELSON,RITABEN NARANBHAI PATEL SINCE DECD. (NO HEIRS,DIMPALBEN NARANBHAI PATEL DAUGHTER,MINTUBEN NARANBHAI PATEL DAUGHTER	
33105	FA/5159/2010	08/12/2010	SPECIAL LAND ACQUISITION OFFICE,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI NATHABHAI SINCE DECD. THRO' HEIRS,JASHODABEN WD/O DAHYABHAI,NIPUNBHAI DAHYABHAI PATEL,SHAILESHBHAI DAHYABHAI PATEL	
33106	FA/5161/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAKHATSINH BADHARSANG RANA,	
33107	FA/5162/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI FAKIRBHAI PARMAR,	
33108	FA/5163/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PURUSHOTTAMBHAI BAHECHARBHAI,	
33109	FA/5164/2010	27/02/2012	M/S HDFC BANK LTD,	MR NIKUNJ D BALAR	LEGAL HEIRS OF DECEASED KANUBHAI MANGALBHAI PATEL,GEETABEN KANUBHAI PATEL,PINALBEN KANUBHAI PATEL,VISHAL KANUBHAI PATEL,SALIMBHAI ISAMAILBHAI VORA,NILESHBHAI MANIBHAI PATEL	,RULE SERVED
33110	FA/5165/2010	30/12/2010	DIVISIONAL CONTROLLER,	MR HS MUNSHAW	MANJUBEN MERABHAI BHARVAD WD/O MERABHAI H BHAVRVAD,KALIBEN HARJIBHAI BHARVAD,BHALSINH MANSINH THAKOR,RELIANCE GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
33111	FA/5167/2010	22/02/2012	SAYRABIBI VAJIRMIYA MALEK,MINOR AMINABANU VAJIRMIYA MALEK,MINOR SOYABMIYA VAJIRMIYA MALEK,MINOR NAIMMIYA VAJIRMIYA MALEK	MR.HIREN M MODI	BASIRKHAN RASULKHAN PATHAN,NILESHBHAI KISHORBHAI PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
33112	FA/5172/2010	11/06/2016	SHAHNAZBANU WD/O AYUBBHAI KAMALBHAI MULTANI,MINOR TAIYABABANU AYUBHAI MULTANI, THROUGH SHAHNAZBANU,MINOR IRFANA @ ILFANA AYUB MULTANI, THROUGH SHAHNAZBANU,MINOR FAIJAN AYUB MULTANI, THROUGH SHAHNAZBANU,MINOR TAIYABHUSAIN AYUB MULTANI, THROUGH SHAHNAZBANU,NATHIBEN WD/O KAMAL MANSA MULTANI	MR MTM HAKIM	ALI MOHEMMED SABIRBHAI MULTANI,NISARBHAI RASULBHAI SHAIKH,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
33113	FA/5174/2010	30/12/2010	SAVITABEN WD/O. MOHANBHAI RAMABHAI CHAMAR,GIRISHKUMAR MOHANBHAI CHAMAAR,GITABEN MOHANBHAI CHAMAR,REKHABEN MOHANBHAI CHAMAR,NARENDRABHAI MOHANBHAI CHAMAR	MR R.K.MANSURI	KANTIBHAI BABUBHAI VANKAR,NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED BY DS,(MR MAULIK J SHELAT)
33114	FA/5175/2010	01/03/2016	CHANDABEN WD/O SHIVABHAI DABHI,	MR R.K.MANSURI	SHAMLBHAI JETHABHAI VANKAR,SONAR SAMA RANMAL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MS KARUNA V RAHEVAR
33115	FA/5176/2010	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI PRATAPBHAI,	
33116	FA/5180/2010	30/12/2010	ASARI CHANDUBHAI NATHANJI,GANGABEN CHANDUBHAI ASARI	MR R.K.MANSURI	ARVINDBHAI NANKAJI DAMOR,NATIONAL INSURANCE COMPANY LTD.	,(MR MAULIK J SHELAT)
33117	FA/5181/2010	11/06/2016	SALMA WD/O BABUBHAI KAMALBHAI MULTANI,MINOR LAJINA BABUBHAI MULTANI, THROUGH SALMA MULTANI,MINOR FARAJ BABUBHAI MULTANI, THROUGH SALMA MULTANI,NATHIBEN KAMAL MULTANI	MR MTM HAKIM	ALI MOHEMMED SABIRBHAI MULTANI,NISARBHAI RASULBHAI SHAIKH,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
33118	FA/5183/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI SOMABHAI,	

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33119	FA/5184/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGUBHAI NARSANGBHAI,KHUMANSANG SHANKARBHAI,JASHWANTBHAI CHHGANBHAI	
33120	FA/5185/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJBEN ISHWARBHAI HEIRS & LEGAL REPRESENTATIVE UDESANDBHAI,	
33121	FA/5186/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI MULJIBHAI,	
33122	FA/5187/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI CHHITABHAI,	
33123	FA/5188/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANBHAI CHATURBHAI'S POSSESSION HOLDER DHANJIBHAI MULJI,	
33124	FA/5189/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJIBEN WD/O MULJIBHAI GOKULBHAI'S HEIR DHANJIBHAI MULJI,	
33125	FA/5190/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMNABEN WD/O MAGANBHAI DALPATBHAI,	
33126	FA/5191/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALBHAI MATHURBHAI,	
33127	FA/5192/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI MELABHAI,	
33128	FA/5193/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN WD/O KEVALBHAI KHUSHALBHAI'S HEIR NARSANG SURSANG,	
33129	FA/5194/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANG SURSANG,	
33130	FA/5195/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI MAHIJIBHAI,	
33131	FA/5196/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATBHAI BHIKHABHAI,	
33132	FA/5197/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHGANBHAI SHANKARBHAI'S POA HOLDER JASHWANTBHAI CHHAGANBHAI,	
33133	FA/5198/2010	14/03/2015	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JEBARBEN D/O CHEHARBHAI SHANKARBHAI,	RULE UNSERVED
33134	FA/5199/2010	14/03/2015	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI BABALDAS,	MR AMIT C NANAVATI
33135	FA/5200/2010	08/04/2017	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KALYANSANG JAGATSANGJI SHIVAJI,	RULE SERVED
33136	FA/5201/2010	12/12/2015	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VIJAJI MOHANSANG SHIVAJI,	MR AMIT C NANAVATI
33137	FA/5203/2010	27/06/2011	CHANDUBHAI MATHURBHAI PATEL,	MR AD DESAI	JASUBHAI DAHYABHAI PATEL,	(MS NISHA M THAKORE)
33138	FA/5204/2010	09/03/2011	MER RAJSHIBHAI BHURABHAI ODEDARA,MER BHURABHAI MASARIBHAI ODEDARA,BAI MUNGHIBEN BHURABHAI ODEDARA	(MR HM PRACHCHHAK)	OWNER OF VEHICLE, KARABHAI JIVABHAI ODEDARA,INSURANCE COMPANY OF VEHICLE, NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR AMAR D MITHANI,MR SHALIN N MEHTA
33139	FA/5206/2010	30/12/2010	NIRANJANBHAI MOHANBHAI PRAJAPATI,	MR.HIREN M MODI	ABBASBHAI HUSSAINBHAI SHAIKH,UNITED INDIA ASSURANCE COMPANY LTD	
33140	FA/5208/2010	07/08/2013	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI SHAMALBHAI,	MR KM SHETH
33141	FA/5209/2010	07/08/2013	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI GOPALBHAI,	MR KM SHETH
33142	FA/5210/2010	07/08/2013	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHAMMAD MUSA,	RULE UNSERVED
33143	FA/5211/2010	07/08/2013	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI MOTIRAM BHATT,	MR KM SHETH

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33144	FA/5212/2010	14/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NIRMALABEN WD/O VITTHALBHAI MULJIBHAI,	
33145	FA/5213/2010	14/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHCHANDRA JESINGBHAI PATEL,	
33146	FA/5214/2010	14/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI AMBALAL PATEL,	
33147	FA/5215/2010	14/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBHAI FULABHAI,DINESHBHAI ZAVERBHAI,SHANTABEN ZAVERBHAI,SARDABEN ZAVERBHAI	
33148	FA/5216/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNDRIKKUMAR NATWARLAL VYAS,	
33149	FA/5217/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI HATHISANG,	
33150	FA/5218/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG NARSINH,	
33151	FA/5219/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI MAVSANG,	
33152	FA/5220/2010	14/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI DESAIBHAI PATEL,	
33153	FA/5221/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALBHAI VARADBHAI,	
33154	FA/5222/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBABEN WD/O DEVJIBHAI PARSOTTAMBHAI,SURESHBHAI DEVJIBHAI	
33155	FA/5223/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAVSANG BADHARBHAI,SHANTABEN WD/O MAVSANGBHAI BADHARBHAI,MANSANG MAVSANGBHAI,RANJITBHAI MAVSANGBHAI,SUSHILABEN MAVSANGBHAI,TARABEN MAVSANGBHAI,HANSABEN MAVSANGBHAI	
33156	FA/5224/2010	30/12/2010	UNION OF INDIA,	MR JJ YAJNIK	ANSUYABEN KANARAY KHAMBHOLIA,BINA PARESHBHAI PATHAK,SHILA PIYUSHBHAI PATHAL,MAHESH KANAKRAY KHAMBHOLIA	MR MAHESH B SHAH,MR KUNAL M SHAH
33157	FA/5227/2010	15/02/2011	GAURANG G PATEL,	MR AV PRAJAPATI	TROIKA PHARMACEUTICALS LIMITED,GANDABHAI A PATEL	,(MR HASMUKH THAKKER)
33158	FA/5228/2010	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN TALSI MADHAVBHAI,	RULE SERVED,MR MM SAIYED
33159	FA/5229/2010	01/10/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSSAIN AADAM MOHMAD,	MR MM SAIYED
33160	FA/5230/2010	01/10/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O YAKUB AHMAD HAJI ISA,IQBAL YAKUB AHMAD,MAHMAD FARUK YAKUB AHMAD,AABEDA YAKUB AHMED,ZAHEDA YAKUB AHMED	,RULE SERVED
33161	FA/5231/2010	01/10/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AALLI DADA BHAIJI,	MR MM SAIYED
33162	FA/5232/2010	01/10/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL HASSAN IBRAHIM DANG,	MR MM SAIYED
33163	FA/5233/2010	04/02/2011	SURENDRANAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	PATEL RANCHHODBHAI KHUSHALBHAI,PATEL FULJIBHAI KHUSHALBHAI,STATE OF GUJARAT,DEPUTY COLLECTOR	,MS AMRITA AJMERA
33164	FA/5234/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRABHAI MAGANBHAI PATEL,	MR KM SHETH
33165	FA/5235/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECEASED HIRABEN MANUBHAI PATEL,VIJAYBHAI MANUBHAI PATEL	,MR KM SHETH
33166	FA/5236/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINUBHAI BABUBHAI AMIN,	MR KM SHETH

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33167	FA/5237/2010	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI FULABHAI PATEL POA OF JAGDISHCHANDRA FULABHAI,	MR KM SHETH
33168	FA/5239/2010	04/03/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	NARSINGBHAI BHATALABHAI ETC,CHANDRABHAI BHATLABHAI	,MR VIJAY N RAVAL
33169	FA/5240/2010	04/03/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	ROOPSINGBHAI JIVABHAI PATEL ETC,	
33170	FA/5241/2010	04/03/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	NATHUBHAI BALIYABHAI PATEL ETC,	
33171	FA/5242/2010	04/03/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	KALIYABHAI BHAVANBHAI PATEL ETC,	
33172	FA/5243/2010	04/03/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	VAJESING BACHUBHAI KAGDABHAI ETC,	
33173	FA/5244/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARPATSINH MULJIBHAI BARIA ETC,	MR VIJAY N RAVAL
33174	FA/5245/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAYSINGBHAI BHATALABHAI BARIYA,	
33175	FA/5246/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI RAYSINGBHAI ETC,	
33176	FA/5247/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADARSING BHEMABHAI BARIA,	
33177	FA/5248/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JUVANSING KESHABHAI,	
33178	FA/5249/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JETHABHAI PARSINGBHAI BARIA ETC,	
33179	FA/5250/2010	25/02/2011	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUSARBHAI BHAVSINGBHAI ETC,	
33180	FA/5252/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI BHOVANBHAI,JIVUBEN BHOVANBHAI	UNSERVED EXPIRED (R),MR NITIN M AMIN
33181	FA/5253/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI KHIMABHAI SAMANBHAI,NANJIBHAI BHURABHAI,SHIVRAMBHAI RANABHAI,RAVJIBHAI RAMABHAI THROUGH HEIRS,SHAILESHBHAI RAVJIBHAI,ARVINDBHAI RAVJIBHAI,MANJUBEN RAVJIBHAI,VALIBEN RAVJIBHAI,MULUBHAI VASHRAMBHAI	,RULE SERVED,MR NITIN M AMIN
33182	FA/5254/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANA LAXMAN THROUGH HEIRS,BHIMABHAI BHANABHAI THROUGH RAMESHBHAI BHANABHAI,SHANTIBEN BHANABHAI THROUGH RAMESHBHAI BHANABHAI,MANJUBEN BHANABHAI THROUGH RAMESHBHAI BHANABHAI,SONIBEN BHANABHAI THROUGH RAMESHBHAI BHANABHAI,RAMESHBHAI BHANABHAI	,RULE SERVED,MR NITIN M AMIN
33183	FA/5255/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI DEVJIBHAI THROUGH HEIRS,ARVINDBHAI RAMJIBHAI,MANIBEN RAMJIBHAI,KANJIBHAI DEVJIBHAI THROUGH HEIRS,ARVINDBHAI RAMJIBHAI ADMINISTRATOR OF	,RULE UNSERVED,MR NITIN M AMIN
33184	FA/5256/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMJIBHAI TIDABHAI THROUGH HEIRS,MULJIBHAI SHAMJIBHAI,GOVINDBHAI TIDABHAI THROUGH HEIRS,KALUBHAI GOVINDBHAI,RAMESHBHAI GOVINDBHAI THROUGH KALUBHAI GOVINDBHAI,DHIRUBHAI GOVINDBHAI THROUGH KALUBHAI GOVINDBHAI,GIRDHARBHAI GOVINDBHAI THROUGH KALUBHAI GOVINDBHAI,SHANTABEN GOVINDBHAI THROUGH KALUBHAI GOVINDBHAI	,RULE SERVED,MR NITIN M AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33185	FA/5257/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT JIVA LAKHA THROUGH HEIRS,RUDIBEN JIVABHAI,KHANT BHIMA LAKHA THROUGH HEIRS,DHIRUBHAI BHIMABHAI,DILIPBHAI BHIMABHAI,SANJAYBHAI BHIMABHAI,DEVUBEN BHIMABHAI,REKHABEN BHIMABHAI,LABHUBEN BHIMABHAI,BHANUBHAI BHIMABHAI THROUGH HEIRS,SANGITA BHANUBHAI(MINOR) THRO' NANDUBEN BHANUBHAI,CHANDRIKA BHANUBHAI(MINOR) THRO' NANDUBEN BHANUBHAI,NANDUBEN BHANUBHAI	,RULE SERVED,MR NITIN M AMIN
33186	FA/5258/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT KARSANBHAI MEGHABHAI,	MR NITIN M AMIN
33187	FA/5259/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT KALABHAI RAMABHAI THROUGH HEIRS,GOVINDBHAI KALABHAI,BHUPATBHAI KALABHAI,ABHALBHAI KALABHAI,MANJUBEN KALABHAI	,RULE SERVED,MR NITIN M AMIN
33188	FA/5260/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI DANABHAI THROUGH HEIRS,ARJANBHAI RAMBHAI,SHANTABEN RAMBHAI,JIVTIBEN RAMBHAI,DAYABEN RAMBHAI,MANJUBEN RAMBHAI	,RULE SERVED,MR NITIN M AMIN
33189	FA/5261/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESHANKAR PARMANAND,	MR NITIN M AMIN
33190	FA/5262/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI JIVABHAI THROUGH HEIRS,PARSHOTTAM HIRABHAI THROUGH MOHANLAL HARJIBHAI,BHAGWANBHAI HIRABHAI THROUGH MOHANLAL HARJIBHAI,VITHALBHAI HIRABHAI THROUGH MOHANLAL HARJIBHAI,BACHUBHAI HIRABHAI THROUGH MOHANLAL HARJIBHAI,HARESHBHAI HIRABHAI THROUGH MOHANLAL HARJIBHAI,KANCHANBEN HIRABHAI THROUGH MOHANLAL HARJIBHAI,KANTABEN HIRABHAI THROUGH MOHANLAL HARJIBHAI,LILABEN HIRABHAI THROUGH MOHANLAL HARJIBHAI,NARMADABEN HIRABHAI THROUGH MOHANLAL HARJIBHAI,INDUBEN HIRABHAI THROUGH MOHANLAL HARJIBHAI,MANIBEN HIRABHAI THROUGH HEIRS,GAURISHANKAR HARJIBHAI THROUGH MOHANLAL HARJIBHAI,NANDLAL HARJIBHAI THROUGH MOHANLAL HARJIBHAI,KAPILBHAI HARJIBHAI THROUGH MOHANLAL HARJIBHAI,DAXABEN HARJIBHAI THROUGH MOHANLAL HARJIBHAI,JANBAI HARJIBHAI @ SHANTABEN HARJIBHAI THROUGH HEIRS,GAURISHANKAR HARJIBHAI THROUGH MOHANLAL HARJIBHAI,NANDLAL HARJIBHAI THROUGH MOHANLAL HARJIBHAI,MOHANLAL HARJIBHAI THROUGH MOHANLAL HARJIBHAI,KAPILBHAI HARJIBHAI THROUGH MOHANLAL HARJIBHAI,DAXABEN HARJIBHAI THROUGH MOHANLAL HARJIBHAI,MOHANAL HARJIBHAI	,RULE NOT RECD BACK,RULE SERVED,MR NITIN M AMIN
33191	FA/5263/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI GOVINDBHAI,	MR NITIN M AMIN
33192	FA/5264/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJBAI RAMBHAI THROUGH HEIRS,KANTABEN SHIVLAL THROUGH POA JAYANTILAL SHIVLAL,SAVITABEN SHIVLAL THROUGH POA JAYANTILAL SHIVLAL,JAYANTILAL SHIVLAL,SHIVLAL AMRUTLAL THROUGH HEIRS,BALKRUSHNA SHIVLAL THROUGH POA JAYANTILAL SHIVLAL,GAUTAM SHIVLAL THROUGH POA JAYANTILAL SHIVLAL,CHANDRIKABEN SHIVLAL THROUGH POA JAYANTILAL SHIVLAL,RAMABEN SHIVLAL THROUGH POA JAYANTILAL SHIVLAL	,RULE SERVED
33193	FA/5265/2010	14/07/2014	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIGABHAI DEVJIBHAI THROUGH HEIRS,BHIKHUBHAI GIGABHAI,DHIRAJLAL GIGABHAI	,MR NITIN M AMIN
33194	FA/5282/2010	04/03/2011	DIPAKBHAI KIRTILAL SHAH,	MR. S. M. GOHIL	ORIENTAL INSURANCE CO LTD,NARSAJI KESHAJI KUMBHAR,KESHABHAI RUPALBHAI KUMBHAR	

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33195	FA/5283/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BACHUBHAI BECHARBHAI,	
33196	FA/5284/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR GOVINDBHAI NATHURAM,	
33197	FA/5285/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI RANCHHODBHAI,	(MR A J PATEL)
33198	FA/5286/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDUBHAI PUNJIDAS,	
33199	FA/5287/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JANI NARENDRABHAI JADAVRAI,	
33200	FA/5288/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI SAMABHAI,	
33201	FA/5289/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI AMBALAL,	
33202	FA/5290/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI BABABHAI,	
33203	FA/5291/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI MADHABHAI,	
33204	FA/5292/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LAXMIBEN GANDABHAI,	
33205	FA/5293/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRABHAI MANILAL,	
33206	FA/5294/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANEKLAL HEMDAS,	
33207	FA/5295/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ATMARAM HEMDAS,	
33208	FA/5296/2010	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LAXMANBHAI KESHAVLAL,	
33209	FA/5297/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	BAI NEVLI PUNJA MADIA SINCE DECD. THROUGH HEIRS,BAI HIMLI NATHIA DITABHAI,MANGALBHAI PUNJABHAI SINCE DECD. THROUGH HEIRS,MANIBEN MANGALBHAI PUNJABHAI,KALUBHAI MANGALBHAI,RAJESHBHAI MANGALBHAI,MUKESHBHAI MANGALBHAI,KISHORBHAI MANGALBHAI,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	,RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH)
33210	FA/5298/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	KANAIYALAL DEVCHAND KOLI,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BORAD	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
33211	FA/5299/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	RASUL IBRAHIM DOKILA,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BORAD	RULE SERVED
33212	FA/5300/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	YUSUF ABDULHAMID MANA,BAI MARIYAM MOHMAD MUSA MANA,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	RULE SERVED,UNSERVED EXPIRED (R)
33213	FA/5301/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	BAI SENA KADVA MALI,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BORAD	RULE SERVED

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33214	FA/5302/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	SUBHASHCHANDRA KODARLAL RANCHHOD,LAXMIBEN KODARLAL RANCHHOD,HARISHCHANDRA KODARLAL RANCHHOD,NIRUPAMABEN KODARLAL RANCHHOD,LILAVATIBEN KODARLAL RANCCHOD,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICE & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	RULE SERVED,UNSERVED EXPIRED (R)
33215	FA/5303/2010	06/12/2014	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALWADI RANCHHODBHAI GANESHBHAI,	RULE SERVED,MR GM AMIN
33216	FA/5304/2010	06/12/2014	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALWADI ISHWARBHAI MOHANBHAI,	RULE SERVED,MR GM AMIN
33217	FA/5305/2010	06/12/2014	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALWADI JADUBHAI ARJANBHAI,DALWADI MAGANBHAI ARJANBHAI,DALWADI SHANKARBHAI ARJANBHAI	RULE SERVED,MR GM AMIN
33218	FA/5306/2010	12/12/2015	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURYAKANTBHAI KANJIBHAI CHAMPANERI,	RULE SERVED,MR GM AMIN
33219	FA/5307/2010	06/12/2014	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSAR SURYAKANTBHAI KANJIBHAI CHAMPANERI,	RULE SERVED
33220	FA/5308/2010	12/12/2015	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI NARSHIBHAI NANUBHAI,	RULE SERVED,MR GM AMIN
33221	FA/5309/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	YAKUB KARIMCHAND SINCE DECD. THROUGH HEIRS,FATIMABIBI YAKUB KARIMCHAND,ABDULGAFFAR YAKUBCHAND,RASIDABIBI YAKUBCHAND,RAHIM YAKUBCHAND,YUNUS YAKUBCHAND,ASLAM YAKUBCHAND,DAUD YAKUBCHAND,ANISHABIBI YAKUBCHAND,ISA KARIMCHAND,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	,RULE SERVED
33222	FA/5310/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	MANGALIA HIRA SINCE DECD. THROUGH HEIRS,BAI KALI MANGLIA HIRA,BHARAT MANGLIA HIRA,RAJESH MANGLIA,KUKESH MANGLIA,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD,KUKESH MANGLIA	,RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
33223	FA/5311/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	MOHMAD YAKUB MUNDA SINCE DECD. THROUGH HEIRS,BAI FARIDABIBI HAMID ADAM MUNDA,BAI SALMABIBI YUSUF ADAM MUNDA,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER 7 DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BORAD	,RULE SERVED
33224	FA/5312/2010	06/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DEVAYAT LAXMANBHAI RABARI	MRS VASAVDATTA BHATT	S.SRINIVASAN S/O LATE K.SUNDARASAN,S.BUVANESHWARI WD/O S.SRINIVASAN,S.PREETHI D/O S.SRINIVASAN THRO' S.BUVANESHWARI WD/O	,(MR MAULIK J SHELAT)
33225	FA/5313/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	RASUL HAKIM CHAND SINCE DECD. THROUGH HEIRS,MARIAMBIBI HAJI RASUL HAKIM CHAND,SAFIBHAI HAJI RASUL CHAND,FAFFARCHAND HAJI RASUL CHAND,KULSUMBIBI HAJI RASUL CHAND,MEMUNABIBI HAJI RASUL CHAND,IBRAHIM RASUL SINCE DECD. THROUGH HEIRS,SAEDA IBRAHIM RASUL CHAND,RAFIQ IBRAHIM RASUL CHAND,FATIMABIBI RASUL HAKIM CHAND,GANIBHAI RASUL HAKIM,AHMEDBHAI RASUL HAKIM,RUKAIYABIBI RASUL HAKIM CHAND,MAGIDBHAI RASUL HAKIM CHAND,RABIYABIBI RASUL HAKIM CHAND,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	,RULE SERVED,MR AMAR D MITHANI

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33226	FA/5314/2010	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	KUBERBHAI LUNABHAI MALI SINCE DECD. THROUGH HEIRS,VASANTIBEN KUBERBHAI LUNABHAI MALI,KACHARABHAI KUBERBHAI MALI,SHANTILAL KUBERBHAI MALI MINOR,CHHAGANBHAI KUBERBHAI MALI MINOR,HARISH KUBERBHAI MALI,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BORAD	,RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH)
33227	FA/5315/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI KALIDAS,	UNSERVED EXPIRED (R)
33228	FA/5316/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN BHAILALBHAI PATEL,LAXMIBEN BHAILALBHAI PATEL,MADHUBEN BHAILALBHAI PATEL,NARENDRABHAI BHAILALBHAI PATEL,VALLABHBHAI BHAILALBHAI PATEL	RULE SERVED
33229	FA/5317/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUBHAI DESAIBHAI,	UNSERVED EXPIRED (R)
33230	FA/5318/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI JETHABHAI,VITHTHALBHAI JETHABHAI	MR CT JAGLAWALA
33231	FA/5319/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAXESHBHAI ISHWARBHAI PATEL,	MR CT JAGLAWALA
33232	FA/5320/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI JADAVBHAI,	MR CT JAGLAWALA
33233	FA/5/2011	10/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POA OF DAXABEN CHIMANBHAI BHAIJIBHAI PATEL,PIYUSHBHAI CHIMANBHAI PATEL	
33234	FA/6/2011	10/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POA OF MADHUBEN MOTIBHAI LALLUBHAI PATEL,MAHENDRAKUMAR MOTIBHAI PATEL	
33235	FA/7/2011	07/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MANIBEN MAHIJIBHAI DOLATSINH KHUMANSINH,	
33236	FA/8/2011	11/01/2011	UNION OF INDIA,	MR ANSHIN H DESAI	PATEL PANKAJKUMAR HIRALAL,BHAGVANDAS MOHANLAL BARETA	,MR JM BAROT
33237	FA/9/2011	15/02/2017	JIKUBA WD/O NARUBHA GOHIL,	MR JIGAR G GADHAVI	CAMA HOTELS,SIRRAJUDIN FARUQMIYA CHISTI (SAIYAD),NATIONAL INSURANCE CO LTD,HIMMATSINH NARUBHA GOHIL,NEW INDIA INSURANCE CO LTD,GOHIL NARUBHIA PRABHATSINH (DIED)	,RULE SERVED,MR SUNIL B PARIKH,MR MAKBUL I MANSURI,MR PALAK H THAKKAR
33238	FA/10/2011	12/04/2012	LAXMIBEN @ NAVALBEN TRIKAMBHAI HARIJAN (CHAMAR),BHAGWANBHAI TRIKAMBHAI HARIJAN (CHAMAR)	MR HARSHIT S TOLIA	PRAVINBHAI BANESING GADHVI,IFFCO TOKYO GENERAL INSURANCE COMPANY	RULE SERVED,MR AJAY R MEHTA
33239	FA/11/2011	24/02/2011	PRAJAPATI DASHRATHBHAI SOMABHAI,	MR JM BAROT	YOGI VINODKUMAR S,NATIONAL INSURANCE COMPANY LTD	MR VIBHUTI NANAVATI,MS AMITA M SHAH
33240	FA/12/2011	11/01/2011	MATHURBHAI BECHARBHAI PANKHARIA,	(MR SANDEEP N BHATT)	UNITED INDIA INSURANCE CO,PRAFULBHAI DHUDABHAI PATEL,ORIENTAL INSURANCE CO LTD,DEPUTY EXECUTIVE ENGINEER,HITENDRASINH PRAVINSINH RANA,NEW INDIA ASSURANCE CO	,MR SUNIL B PARIKH,MR HITESH N ACHARYA
33241	FA/14/2011	07/02/2011	MAHENDRAKUMAR SHANKARLAL PATEL,HANSABEN MAHENDRAKUMAR PATEL,UPENDRABHAI MAHENDRAKUMAR PATEL,PAYAL MAHENDRAKUMAR PATEL,RAHUL @ LALO MAHENDRAKUMAR PATEL,CHANCHARBEN SHANKARLAL PATEL	MR ANKIT SHAH	RAJASTHAN STATE ROAD TRANSPORT CORPORATION,ANANDKUMAR SITADSASJI SHARMA	NOTICE NOT RECD BACK,(MR BIPIN I MEHTA),MR VICKY B MEHTA
33242	FA/17/2011	11/01/2011	DECEASED KADARI MOHAMMED RAFIK ABBAMIYA,SAIYED DADIMA ABAMIYA	MR HARSHAD K PATEL	SHABUDIN JAMAL BHANVADIYA,ORIENTAL INSURANE COMPANY	
33243	FA/20/2011	18/01/2011	MAHOBATSINH MADHAVSINH DABHI,BHUPATSINH BABASINH CHAUHAN	MR.KIRIT R CHAUDHARI	HIMMATSINH BABARSINH JHALA,ORIENTAL INSURANCE CO LTD	
33244	FA/21/2011	18/01/2011	MAHOBATSINH MADHAVSINH DABHI,BHUPATSINH BABASINH CHAUHAN	MR.KIRIT R CHAUDHARI	RAMSINH CHHAGANBHAI JHALA,ORIENTAL INSURANCE CO LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33245	FA/22/2011	18/01/2011	MAHOBATSINH MADHAVSINH DABHI,BHUPATSINH BABASINH CHAUHAN	MR.KIRIT R CHAUDHARI	DAHYABHAI GALABBAHI JHALA,KAMLABEN WD/O BABARBHAI DAHYABAHI (DELETED),HIMATBHAI BABARBHAI JHALA,ORIENTAL INSURANCE CO LTD	
33246	FA/23/2011	02/03/2012	NATIONAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SURESHBHAI GOVINDBHAI DABHI,MAHESHBHAI GOVINDBHAI DABHI	RULE SERVED
33247	FA/24/2011	04/02/2011	SURENDRANAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	PATEL CHANDULAL KESHAVJI,PATEL AMBALAL BHAGVANJI,GODAVRIBEN AMBALAL,SHANTILAL AMBALAL,STATE OF GUJARAT,DEPUTY COLLECTOR	,MS AMRITA AJMERA
33248	FA/25/2011	19/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN WD/O DHANJIBHAI MADHABHAI BHOPIN PRAJAPATI,	
33249	FA/26/2011	25/02/2011	VALIBAHADAR NABIBAHADAR PATHAN,ABDULVAHIDKHAN ABDULRASHIDKHAN	MRS NASRIN N SHAIKH	LEGAL HEIR OF DECD. BAI DHANLAXMIBEN PURSHOTTAM PUNAMCHAND,	
33250	FA/27/2011	24/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O UDESANG KESRISANG. CHHAGTRASANG UDESANG.,	
33251	FA/28/2011	18/11/2019	MAHESHBHAI PRATAPBHAI PARMAR,	MR SHUSHIL R SHUKLA, (MR VASANT K BHATT)	CAROLICA RAJESHKUMAR ALEX,CHIEF MANAGER OF SOCIETY OF SISTER OF SAINT A M M,ORIENTAL INSURANCE COMPANY LIMITED,HANIF MOHAMMAD MUSABHAI GANCHI (KADJIWALA),SARFARAZ DAUDBHAI GANCHI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
33252	FA/32/2011	03/02/2011	MEHSANA DISTRICT MILK PRODUCERS CO OP UNION,	MR AJAY R MEHTA	DHARAMSINHBHAI KARSANBHAI DESAI,KALIBEN DHARAMSINHBHAI DESAI,MAMTABEN VIJAYBHAI DESAI,SAGARBHAI ISHWARBHAI DESAI,M/S NEW INDIA ASSURANCE CO LTD	
33253	FA/33/2011	15/02/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	TARUNBHAI PIYUSHBHAI PATEL,OWNER & DRIVER OF MOTORCYCLE,TARUNBHAI PIYUSHBHAI PATEL	
33254	FA/34/2011	13/01/2016	GAGIBEN WD/O ANDAJI MANAJI THAKOR,ROHITJI ANDAJI THAKOR,AGRUSHJI ANDAJI THAKOR,SATISH ANDAJI THAKOR	MR. YOGENDRA THAKORE	BIPINCHANDRA DHANJIBHAI DESAI,ORIENTAL INSURANCE CO LTD	(MR MAULIK J SHELAT),MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
33255	FA/38/2011	31/01/2011	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	GANPAT KARSHANBHAI PARMAR,	
33256	FA/41/2011	08/03/2011	HIRABHAI NARSINHBHAI PATEL,	MR JIGAR G GADHAVI	DRIVER OF TENKER NO GTF 4174,OWNER OF TANKER NO GTF 4174,UNITED INDIA INSURANCE CO LTD	
33257	FA/42/2011	23/11/2016	UNITED INDIA INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	ALTAF KARIMBHAI KHALIFA @ ALI ASGAR KARIM KHALIFA,SWARAJ POLYPLAST PVT LTD THROUGH OWNER/PARTNER	RULE SERVED
33258	FA/43/2011	21/12/2015	LEGAL HEIR OF MANUBHAI VITTHALBHAI JOSHI, LALITABEN WD/O,HETASHKUMAR MANUBHAI JOSHI,SHARDABEN D/O VITTHALBHAI GIRDHARLAL JOSHI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	DHIRAJKUMAR BABULAL SHUKLA,PANKAJKUMAR BHUDRABHAI PATEL,NATIONAL INSURANCE COMPANY LTD, DIVISIONAL OFFICE AT	RULE SERVED,(MR MAULIK J SHELAT)
33259	FA/44/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI SOMABHAI PATEL,	
33260	FA/45/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARHARIBHAI BIHARIBHAI THROUGH HEIRS,PRATIMABEN WD/O NARHARIBHAI BIHARIBHAI,OMKARBHAI NARHARIBHAI,BINDUBEN NARHARIBHAI	
33261	FA/46/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALITABEN VITHTHALBHAI PATEL,	
33262	FA/47/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATAHBHAI BADABHAI,	
33263	FA/48/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAPRASAD PRANSUKHDAS PUROHIT,	

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33264	FA/49/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAPRASAD SHIVABHAI PATEL,	
33265	FA/50/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI DESAIBHAI,	
33266	FA/51/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI AMBALAL,	
33267	FA/52/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI JETHABHAI,	
33268	FA/53/2011	11/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI SHANKARBHAI THROUGH HEIRS,CHANDUBHAI SOMABHAI	
33269	FA/54/2011	09/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED B D RANA POA OF ANOPBEN ABHESINH,BHUPATSINH DALPATSINH RANA,PRAVINSINH DALPATSINH RANA,ARJUNSINH DALPATSINH RANA,MANJULABEN DALPATSINH RANA,GITABEN DALPATSINH RANA	,RULE SERVED BY DS
33270	FA/55/2011	09/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISHORSINH AMIRSINH POA OF CHHATRASINH AMARSINH,	RULE SERVED BY DS
33271	FA/56/2011	09/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSINH AMARSINH POA OF BHAGWANSINH AMARSINH,	RULE SERVED BY DS
33272	FA/57/2011	09/02/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJIBHAI KARSANBHAI,JIVIBEN RASIKBHAI,PANKAJBHAI RASIKBHAI,YOGESHBHAI RASIKBHAI,NAINABEN RASIKBHAI,YOGINIBEN RASIKBHAI,JIGNESHKUMAR RASIKBHAI	RULE SERVED BY DS
33273	FA/58/2011	03/02/2011	KATARIA AUTOMOBILES LTD,	MR NITIN K MEHTA	VISHAL RETAIL LTD,	
33274	FA/59/2011	17/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPENDRAKUMAR NARMADASHANKAR PATEL,	
33275	FA/60/2011	17/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABODHBHAI T JOSHI, AS POWER OF MADHUKANTABEN CHANDULAL,	
33276	FA/61/2011	17/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUFBHAI DADABHAI KARIYA KARMADVALA,	
33277	FA/62/2011	17/01/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH PRABHATSINH MAHIDA,	
33278	FA/63/2011	03/05/2016	SAIYED RAKNUDDIN JANUDDIN PIRSABMIYA,	MR AMIT N PATEL	RAJESHKUMAR BABARJI DABHI,THAKORE LAXMANJI MANGAJI,ORIENTAL INSURANCE CO LTD,BABA MOHAMMEDSALIM AHMEDMIYA BALUCH,SALIMBABA AHMEDABAD BALUCH,THE UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR KK NAIR,(MR MAULIK J SHELAT),MR SWAPNIL H CHAUHAN
33279	FA/64/2011	13/01/2011	RAJENDRABHAI VINUBHAI SHAH,	MR.HIREN M MODI	AHMEDABAD ELECTRIC CO LTD,S K JAIN (MANAGER),A C MEHTA (MANAGER),R S DHRUV (ASST. MANAGER),D G DOCTOR,KISHANBHAI KHABHU (SECTION INCHARGE)	,MR KB PUJARA
33280	FA/66/2011	23/01/2012	RITABEN SAMUELBHAI SOLANKI WD/O SUNIL KANTILAL VYAS,	MR RAJESH R BAGDI	KANTILAL MANASHEH VYAS,	MS SD RAMI
33281	FA/68/2011	22/03/2016	UKA PABA PARMAR,RAMIBEN UKABHAI PARMAR	MR MANOJ SHRIMALI	MANJULABEN JAYANTILAL PARMAR,LIC OF INDIA	RULE SERVED,MR DR BHATT,MR KANDARP H DHOLAKIA,MR TUSHAR L SHETH
33282	FA/69/2011	04/08/2011	PASCHCHIM GUJARAT VIJ CO.LTD.,	MR SP HASURKAR	SAMAT THARIYA GADHAVI RAMESH KANKHARA,	MR MITESH L RANGRAS
33283	FA/70/2011	07/12/2016	PATEL SHARDABEN WD/O. SHANKARLAL MAGANLAL,BHARATKUMAR SHANKARLAL PATEL,NIMESHKUMAR SHANKARLAL PATEL	MR JIGAR G GADHAVI	OWNER OF TATA SUMO NO. GJ-1-B.P.- 422,ORIENTAL INUSRANCE CO.LTD.	RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA

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33284	FA/72/2011	03/02/2011	NAINABEN MAHESHKUMAR SATHWARA,	MR DAKSHESH MEHTA	SHAILESHKUMAR NARSIBHAI DRIVER OF METADOR NO GJ-3-U-,VISHNUBHAI PRAVINCHANDRA BAROT,ORIENTAL INSURANCE CO	
33285	FA/74/2011	03/02/2011	VISHNUBHAI LILACHAND SATHWARA,	MR DAKSHESH MEHTA	SHAILESHKUMAR NARSIBHAI DRIVER OF METADOR NO GJ-3-U-,VISHNUBHAI PRAVINCHANDRA BAROT,ORIENTAL INSURANCE CO	
33286	FA/76/2011	10/08/2011	NATIONAL INSURANCE CO, LTD. INS.CO.OF SCOOTER, GAH- 2662,	MR NAGESH C SOOD	MUKESHBHAI SOMSINH CHAUHAN,DRIVER OF SCOOTER NO.GAH-2662 CHAUHAN BHALSINH MANUSINH,OWNER OF SCOOTER NO.GAH-2662 KRISHNAPRASAD D SUTHAR,OWNER OF HERO HONDA NO.GJ-2-Q-1725 HITENDRAKUMAR M PATEL,INSURANCE CO.OF HERO HONDA NO. GJ-2-Q-1725	NOTICE SERVED,(MR MAULIK J SHELAT),MR DAIFRAZ HAVEWALLA,MR MAULIK N SHAH
33287	FA/78/2011	18/02/2011	NEW INDIA ASSURANCE CO.LTD.,	MS LILU K BHAYA	HEIRS OF DECD.MAHADEV DEVSIBHAI ADROJA RANJANBEN MAHADEVBHAI,MUKESH MAHADEVBHAI,JAYSHREEBEN MAHADEVBHAI,NITIN MAHADEVBHAI,MANEKBEN DEVSIBHAI,RAMESH KANJI GOHIL (DRIVER OF TRUCK NO.GJ-12-W-8468),SANJAY HARILAL JOSHI (OWNER OFTRUCK NO. GJ-12-W-8468)	
33288	FA/82/2011	25/03/2011	JUBEDABEN WD/O. GULAM HUSAIN TURAK,SHABBIR GULAM HUSAIN,RIZVANA GULAM HUSAIN,RUMANA GULAM HUSAIN	MR MEHUL S SHAH,(MR SURESHM SHAH)	NONE,	
33289	FA/85/2011	29/03/2017	NATIONAL INSURANCE COMPANY LTD, RAJKOT,	MR VIBHUTI NANAVATI	MATUBHAI @ PRAVINBHAI KALUBHAI KOLI,PRAVINBHAI KALUBHAI PATALIYA,LEGAL HEIRS OF DECEASED GAURISHANKER BHANUSHANKER RAVAIYA,KARTIKBHAI GAURISHANKAR RAVAIYA,KIRANBEN GAURISHANKAR RAVAIYA	,RULE SERVED
33290	FA/86/2011	03/08/2015	THAKOR SENDHAJI HATHAJI THROUGH POA,THAKOR VAJAJI HATHAJI THROUGH POA	MR AV PRAJAPATI	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
33291	FA/87/2011	03/08/2015	THAKORE VAGHAJI FUALAJI THROUGH POA,THAKORE HAMIRJI FULAJI THROUGH POA,THAKORE LAXMANJI FULAJI THROUGH POA,THAKORE MANSANGJI FULAJI THROUGH POA,THAKORE BADLIBEN FULAJI THROUGH POA,THAKORE BALUBEN FULAJI THROUGH POA	MR AV PRAJAPATI	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
33292	FA/88/2011	03/08/2015	PUROHIT BHAMVARSINH MAGANLAL THROUGH POA,PUROHIT ARJUNSINH MAGANLAL THROUGH POA,PUROHIT JABBARSINH MAGANLAL THROUGH POA,PUROHIT SATPALSINH MAGANLAL THROUGH POA,PUROHIT BALVANTSINH MAGANLAL THROUGH POA	MR AV PRAJAPATI	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
33293	FA/89/2011	08/03/2011	PARESH NARSIBHAI DASADIYA (DECD.) THROUGH LEGAL HEIRS,NARSIBHAI LALJIBHAI DASADIYA,SAVITABEN W/O NARSIBHAI DASADIYA,PANKAJ NARSIBHAI DASADIYA	MR PREMAL R JOSHI	MAKRANI GAFAR VAJIR MAHAMAD,RAVINDRA N SHARMA,NIRANJAN SHARMA,KAVITA SHARMA,NEW INDIA ASSURANCE COMPANY LTD,EJAJ AHMED DOST MAMAD SETA (SUMRA),KISHAN HAMIRBHAI MADAM,ORIENTAL INSURANCE COMPANY LTD	
33294	FA/90/2011	18/02/2019	LEGAL HEIRS OF DECEASED JAYANTILAL DHANRAJBHAI SHAH, MANJULA,NEHABEN JAYANTILAL SHAH,VIRALKUMAR JAYANTILAL SHAH,DHANRANBHAI BHURMALBHAI SHAH,SHAKUNTALABEN W/O DHANRAJBHAI B SHAH	(MR HM PRACHCHHAK),MR MANISH S SHAH	KULDIPSINH BIYANTSINH SHIKH,ANILKUMAR DASONDIRAM KHHANNA (D R KHHANNA),NATIONAL INSURANCE CO LTD,LEGAL HEIRS OF DECEASED ARJUNSINH JAVANSINH CHAUHAN,HANSABEN ARJUNSINH CHAUHAN,BHAVNABEN ARJUNSINH CHAUHAN,MEGHABEN ARJUNSINH CHAUHAN,MINOR BABY ARJUNSINH CHAUHAN, THROUGH HANSABEN ARJUNSINH,KANTILAL DHANRAJBHAI SHAH,ORIENTAL INSURANCE CO LTD	,RULE UNSERVED,UNSERVED EXPIRED (R),MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)

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33295	FA/91/2011	18/02/2019	PANKAJKUMAR KESHAVLAL DOSHI,	(MR HM PRACHCHHAK),MR MANISH S SHAH	KULDIPSINH BIYANTSINH SHIKH,ANILKUMAR DASONDIRAM KHHANNA (D R KHHANNA),NATIONAL INSURANCE CO LTD,LEGAL HEIRS OF DECEASED ARJUNSINH JAVANSINH CHAUHAN,HANSABEN ARJUNSINH CHAUHAN,BHAVNABEN ARJUNSINH CHAUHAN,MEGHABEN ARJUNSINH CHAUHAN,MINOR BABY ARJUNSINH CHAUHAN, THROUGH HANSABEN ARJUNSINH,KANTILAL DHANRAJBHAI SHAH,ORIENTAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR MEHUL SHARAD SHAH,(MR MAULIK J SHELAT)
33296	FA/92/2011	20/01/2011	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	JENTIBHAI KANABHAI MAKWANA,VINODBHAI RAMJIBHAI PARMAR	
33297	FA/93/2011	05/12/2016	RELIANCE GENERAL INSURANCE COMPANY LIMITED, BHARUCH,	MR VIBHUTI NANAVATI	KANAIYALAL SURAPSING NAIK,KISHANBHAI JALAMSING NAIK,DUSHYANTBHAI JALAMSING NAIK,FULABEN JALAMSING NAIK,NAVJIBEN JALAMSING NAIK	RULE SERVED,MR CT JAGLAWALA
33298	FA/95/2011	13/08/2015	PATEL LILADHAR BHIKHALAL KAPADIA,	MR VIMAL M PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER,RULE SERVED
33299	FA/96/2011	13/08/2015	PATEL HARSUKHLAL BHIKHALAL KAPADIA,	MR VIMAL M PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER,RULE SERVED
33300	FA/97/2011	13/08/2015	PATEL AMRUTLAL BHIKHALAL KAPADIA,	MR VIMAL M PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER,RULE SERVED
33301	FA/98/2011	18/01/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANJITSINH GEMALSINH THAKOR,RAVINSHANKER NATUBHAI PANCHAL,GOVINDBHAI MANILAL PATANI	
33302	FA/99/2011	10/03/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR NV ANJARIA)	M/S NARMADA PROCESSORS PVT LTD,	
33303	FA/100/2011	10/03/2011	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR NV ANJARIA)	M/S NARMADA PROCESSORS PVT LTD,	
33304	FA/101/2011	27/04/2016	ORIENTAL INSURANCE CO LTD., CHITRA CINEMA ROAD, GODHRA,,	MR KK NAIR	MOHMEDHUSAIN BABUBHAI SHAIKH,MINOR ASLAM, THROUGH GUARDIAN & FATHER MOHMEDHUSAIN BABUBHAI,MINOR AYSHABANU, THROUGH GUARDIAN & FATHER MOHMEDHUSAIN BABU,BABUBHAI HABIBBHAI SHAIKH,SAIDBANU BABUBHAI SHAIKH,ABHINRAJ S/O MAHENDRARAJ BHANDARI,UNITED INDIA INSURANCE CO LTD,SURAJGAR BALGAR GOSAI,UNITED INDIA INSURANCE CO LTD,NARAYANDAS DAKHOMAL LUHANA SINDHI	RULE SERVED,DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR,MR P B KHAMBHOLJA
33305	FA/102/2011	05/12/2016	LAXMIBEN WD\O SENDHABHAI MAGANBHAI CHENVA,MAGANBHAI LALABHAI CHENVA,SHANTABEN MAGANBHAI CHENVA	NOTICE SERVED	MOHAMADJAKIR MOHAMADJAMAL VOHRA,RAFIKKHAN ABDULHAMIDKHAN PATHAN,NEW INDIA ASSURANCE CO.LTD. (INSURANCE COMPANY OF TRUCK N0,AMRATBHAI RAMABHAI BHANBHAI (PARMAR)	RULE SERVED,RULE UNSERVED,MR JB DASTOOR,MR PALAK H THAKKAR
33306	FA/103/2011	19/01/2011	USHABEN D/O VENABHAI PATEL,	(MR SANJAY D SUTHAR)	PUSHPENDRASINH VIJAYSINH SISODIYA,VIJAYSINH L SISODIYA,UNITED INDIA INSURANCE CO LTD	
33307	FA/104/2011	22/08/2016	ANJANABEN ASHWINBHAI PATEL,MINOR MITALI ASHWINBHAI PATEL, THROUGH GUARDIAN ANJANABEN,MINOR VIVEK ASHWINBHAI PATEL, THROUGH GUARDIAN ANJANABEN,BHAILALBHAI AMBALAL PATEL,PRAKASBEN BHAILALBHAI PATEL	MR MTM HAKIM	SHAMAL JOGABHAI KHIMABHAI,CHAGANBHAI POPATBHAI BHUSHADIYA,UNITED INDIA INSURANCE CO LTD,ARUNBHAI CHHOTABHAI PATEL,AVINASH ARVINDBHAI PATEL	RULE SERVED,RULE SERVED BY DS,(MR MAULIK J SHELAT)
33308	FA/105/2011	25/07/2017	SAJIDMIYA KALUMIYAN KAZI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JITENDRAKUMAR NATWARLAL MEHTA,NATIONAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA
33309	FA/106/2011	15/03/2012	PRUTHVISINH ABHESINH PARMAR SINCE DECD. THRO' PUNJIBEN,	MR R.K.MANSURI	JANAKSINH SETANSINH VAGHELA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR DH RAHEVAR,MR ANAL S SHAH
33310	FA/107/2011	15/02/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	DIPAK N JOSHI	CHANCHALBEN AMBALAL PARMAR,SANABHAI AMBALAL PARMAR,GORDHANBHAI BABUBHAI SODHA PARMAR	,(MR PARESH M DARJI)

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33311	FA/108/2011	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	MANUBHAI CHHITABHAI PATANWADIA,NARESHBHAI MANUBHAI PATANWADIA	RULE SERVED,MR.HIREN M MODI
33312	FA/112/2011	21/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JUHAJI MAFAJI,	
33313	FA/113/2011	21/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMPABEN DHANAJI,	
33314	FA/114/2011	21/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHEHERBEN GHABAJI,	
33315	FA/117/2011	13/06/2016	BHAVESH ALIAS BHANUBHAI SARDHARA DECD. THROUGH VAJIBEN,SUMITABEN KANJIBHAI SARDHARA,SHITALBEN KANJIBHAI SARDHARA,KANJIBHAI LAKHABHAI SARDHARA	MR TUSHAR L SHETH	BHIKHALAL LAXMANBHAI,PRAVINBHAI MOHANBHAI RAIYANI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS HINA DESAI
33316	FA/119/2011	31/01/2011	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SAKTISINH BACHUBHAI JADEJA,BACHUBHAI PRABHUBHAI ZHINZUWADIA,IFCO TOKYO GENERAL INSURANCE CO LTD,VANITABEN RAGHUBHAI ZHINZUWADIA,KALUBHAI RAGHUBHAI ZHINZUWADIA,SHAILESH RAGHUBHAI ZHINZUWADIA,HAKHUBHAI RAGHUBHAI ZHINZUWADIA,PARVATIBEN BACHUBHAI ZHINZUWADIA	
33317	FA/167/2011	24/09/2013	ORIENTAL INSURANCE CO LTD, REGISTERED OFFICE AT ORIENTAL,	MS KARUNA V RAHEVAR	KASHIBEN VAJUBHAI BHARVAD,SUKHDEVSING S/O KEHARSING,NATIONAL INSURANCE CO,VORA HABIBBHAI IDRISHBHAI,AMJADKHAN AHMEDKHAN PATHAN,ASMATALI IQBALHUSAIN MOMIN	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SUNIL B PARIKH,MR DIPEN K DAVE
33318	FA/168/2011	24/09/2013	ORIENTAL INSURANCE CO LTD, REGISTERED OFFICE AT ORIENTAL,	MS KARUNA V RAHEVAR	HIRABHAI RAVJIBHAI CHAUHAN,SUKHDEVSING GULJARSING MAJBI SHEIKH,SUKHDEVSING S/O KEHARSING,NATIONAL INSURANCE CO,HABIBBHAI IBRAHIMBHAI VORA (SUNNI),ASMATALI IQBALHUSAIN MOMIN	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SUNIL B PARIKH
33319	FA/169/2011	24/09/2013	ORIENTAL INSURANCE CO LTD, REGISTERED OFFICE AT ORIENTAL,	MS KARUNA V RAHEVAR	VAJUBHAI GHUDABHAI BHARVAD,SUKHDEVSING S/O KEHARSING,NATIONAL INSURANCE CO,VORA HABIBBHAI IDRISHBHAI,AMJADKHAN AHMADKHAN PATHAN,ASMATALI IQBALHUSAIN MOMIN	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SUNIL B PARIKH,MR DIPEN K DAVE,MR LAXMANSINH M ZALA
33320	FA/173/2011	09/02/2017	NATIONAL INSURANCE CO LTD, REGISTERED OFFICE AT 1, MIDDLETON,	MR SUNIL B PARIKH	THAKERSHIBHAI RAMJIBHAI KOLI,RAMESHBHAI JETHABHAI PATEL,PRANLAL HIMMATLAL PATEL	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
33321	FA/175/2011	05/03/2012	ORIENTAL INSURANCE CO. LTD,	MR VASANTS SHAH	ALKESHBHAI BHAGWATIPRASAD RAVAL,TRIVEDI KAUMITKUMAR SOMNATH	RULE SERVED
33322	FA/177/2011	22/02/2017	ORIENTAL INSURANCE CO LTD,	MR KK NAIR,MR SHALIN N MEHTA	MAHADEVBHAI GANDABHAI KOLI,GAVRIBEN W/O MAHADEVBHAI KOLI,MAHMADBHAI ADAMBHAI KUMBHAR SANDHI,RANA MAMU RABARI,NEW INDIA ASSURANCE CO LTD,BABUBHAI NANJIBHAI DABHI,RAVUBHAI VALKUBHAI KHACHAR,SANJAYBHAI KUNVERJIBHAI KATHGARA	RULE SERVED,MR SUNIL B PARIKH,MR AB GATESHANIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33323	FA/181/2011	03/02/2011	ORIENTAL INSURANCE CO.LTD,ORIENTAL INSURANCE CO. LTD	MR KK NAIR	RAHIMABEN WD/O JAKIRBHAI AIYUBBHAI VORA,AIYUBBHAI ABDULBHAI VORA,HAWABEN AIYUBBHAI VORA,PANKAJKUMAR SHIVSHANKAR TRIPATHI,MEHBOOBBHAI LADJIBHAI GHANCHI	
33324	FA/182/2011	03/02/2011	ORIENTAL INSURANCE CO.LTD,ORIENTAL INSURANCE CO. LTD	MR KK NAIR	SAKINABEN AMIRSHA SAMDAR,MINOR YASINBHAI AMIRSHA SAMDARTHRO' SAKINABEN AMIRSHA SAMDAR,MINOR RESHMABEN AMIRSHA SAMDARTHRO' SAKINABEN AMIRSHA SAMDAR,MINOR SULTANA AMIRSHA SAMDAR THRO' SAKINABEN AMIRSHA SAMDAR,MINOR PARIMBANU AMIRSHA SAMDARTHRO' SAKINABEN AMIRSHA SMADAR,PANKAJKUMAR SHIVSHANKAR TRIPA-THI,MEHBOOBBHAI LADJIBHAI GHANCHI	
33325	FA/183/2011	07/03/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PATEL NILESHKUMAR JOITARAM,PATEL RASILABEN JAGDISHBHAI,HEIRS OF PATEL NARENDRABHAI PRAHLADBHAI,PATEL PRAHLADBHAI MAGANBHAI,PATEL SITABEN PRAHLADBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
33326	FA/184/2011	15/07/2015	MANOJBHAI BACHABHAI LAKHANI (MALI),	MR ASHISH M DAGLI	GITABEN MANOJBEN LAKHANI D/O RAMJIBHAI DINGABHAI MALI,	MR HIMANSU M PADHYA
33327	FA/185/2011	22/02/2011	UNITED INDIA INSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MANOJKUMAR ASHOKKUMAR TAILOR,CHARANJITSINH MANOHARSING,ATMASING RANJITSING	
33328	FA/187/2011	24/11/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	KANTABEN WD/O VITTHALBHAI BHIKHABHAI BAROT,KAMLESH VITTHALBHAI BAROT,ANIL VITTHALBHAI BAROT,KANTABEN BHIKHABHAI BAROT,BHIKHABHAI JAGABHAI BAROT,SHABNAM JAFAR QUANUNGO	RULE SERVED,RULE SERVED BY DS
33329	FA/188/2011	13/12/2011	UNITED INDIA INSURANCE COMPANY LIMITED, NADIAD,	MR VIBHUTI NANAVATI	SALEM SHEIKH,ORIENTAL INSURANCE COMPANY LIMITED,HEIRS OF DECEASED ARVINDBHAI MAFATBHAI GOHEL,ANANDIBEN ARVINDBHAI GOHEL,MINOR HETAL ARVINDBHAI GOHEL, THROUGH ANANDIBEN ARVINDBHAI,MINOR SANJAY ARVINDBHAI GOHEL, THROUGH ANANDIBEN ARVINDBHAI,MINOR VAJRAJ ARVINDBHAI GOHEL, THROUGH ANANDIBEN ARVINDBHAI,RANCHHODBHAI CHHOTABHAI GOHEL	,NOTICE SERVED,MR KK NAIR
33330	FA/189/2011	30/03/2017	RIDHIBA DIGVIJAYSINH RANA,	MS MAMTA R VYAS	GUJARAT STATE ROAD TRANSPORT CORPORATION,MANJIBHAI VIRJIBHAI SADATIA	RULE SERVED,MRS VASAVDATTA BHATT
33331	FA/190/2011	04/04/2011	LEGAL HEIRS AND LRS OF LATE HIRAGIR KISHORGIR GOSAI,VINODGIR HIRAGIR GOSAI,MANIBEN HIRAGIR GOSAI,CHANDRASINH KANAKSINH RAULJI,JAYNABEN CHANDRASINH RAULJI,SAVITRIBEN BABUBHAI PATEL	MR YM THAKKAR	RATIGIR BALGIR GOSAI,JOINT CHARITY COMMSSIONER VADODARA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR C B UPADHYAYA
33332	FA/191/2011	27/01/2011	BHAVNABEN KIRITBHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33333	FA/192/2011	27/01/2011	PRAVINBHAI JIVABHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33334	FA/193/2011	27/01/2011	RAJENDRABHAI HARIBHAI,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33335	FA/194/2011	27/01/2011	VIMLABEN HARIKRUSHNABHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33336	FA/195/2011	27/01/2011	JITENDRAKUMAR DAHYALAL PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33337	FA/196/2011	27/01/2011	DINESHBHAI RAJENDRABHAI PATEL, THROUGH POA DAHYABHAI JESANG,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33338	FA/197/2011	27/01/2011	NARENDRABHAI VITTHALBHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33339	FA/198/2011	27/01/2011	RAVJIBHAI PUJABHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33340	FA/199/2011	27/01/2011	GANSHYAMBHAI VALLABHBHAI PATEL,SAILESHBHAI VALLABHBHAI PATEL	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33341	FA/200/2011	27/01/2011	VASHUDEV NATVARLAL VYAS,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33342	FA/201/2011	27/01/2011	RAJESHKUMAR SUMANLAL VYAS,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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33343	FA/202/2011	27/01/2011	HARIKRUSHANBHAI PRAGJIBHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33344	FA/203/2011	27/01/2011	ASHABHAI KHUSHALBHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33345	FA/205/2011	28/02/2011	JAYESH RASIKLAL TRIVEDI,	(MR ASHISH D OZA)	RAMJI SAVJI,CHAMPABEN RAMJI,MINOR KAJAL JAYANTIBHAI, THROUGH RAMJIBHAI SAVJIBHAI &,PASCHIM GUJARAT VIJ CO LTD	
33346	FA/206/2011	26/04/2017	NEW INDIA ASSURANCE CO.LTD,	MR PALAK H THAKKAR	SONABEN SHANABHAI SOLANKI,FETEHSINH SHANABHAI SOLANKI,HANSABEN SHANABHAI SOLANKI,LAXMIBEN SHANABHAI SOLANKI,BHIKHIBEN ISHWARBHAI SOLANKI,HUSSAIN ALLAKH AZAZ SHAIKH,SHAILENDRASINH GHANSHAMSINH JHALA	RULE SERVED,MR MTM HAKIM
33347	FA/207/2011	29/03/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	LEGAL HEIR OF DECEASED ALSING VALSINGBHAI DHADKU, VALSING,HUSENBHAI HAJIBHAI PITHADIYA,ASHARVAD TRANSPORT,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
33348	FA/208/2011	27/01/2011	PRAFULBHAI JIVABHAI PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33349	FA/209/2011	27/01/2011	PANKAJKUMAR RAMANLAL PATEL,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
33350	FA/210/2011	14/03/2011	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	NEETABEN D/O DHIRAJLAL SOMNATHBHAI DESAI,BHARAT SHANKARLAL PARMAR,SHAILESHKUMAR SHANKARLAL PARMAR,SUJAL MUKESHBHAI KASTIYA,NEW INDIA ASSURANCE CO LTD	,MR HITESH N ACHARYA
33351	FA/211/2011	14/03/2011	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SUJAL MUKESHBHAI KASTIYA,BHARAT SHANKARLAL PARMAR,SHAILESHKUMAR SHANKARLAL PARMAR	,MR HITESH N ACHARYA
33352	FA/212/2011	06/04/2011	HARIBHAI JERAMBHAI PATEL,	MS MAMTA R VYAS	POLICE COMMISSIONER,POLICE INSPECTOR,POLICE SUB-INSPECTOR	
33353	FA/213/2011	20/07/2015	HEIRS OF BHIKUMIYA JABUMIYA,GULAMNABI BHIKHUMIYA MALEK,AHMEDAMIYA BHIKUMIYA MALEK,KULSHANBIBI BHIKUMIYA MALEK,AKBARMIYA BHIKUMIYA MALEK,CHOTUMIYA BHIKUMIYA MALEK,BACHUMIYA BHIKUMIYA MALEK,BERUBIBI BHIKUMIYA MALEK,SAIDUMIYA JABUMIYA MALEK	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33354	FA/214/2011	20/07/2015	RASULMIYA AMIRMIYA,YAKUBMIYA AHEMEDIMIYA	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33355	FA/215/2011	20/07/2015	DILUMIYA JIVAMIYA KURESHI,SHERUMIYA JIVAMIYA KURESHI,RAHUMIYA FAIZUMIYA KURESHI,ALUMIYA FAIZUMIYA KURESHI	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33356	FA/216/2011	20/07/2015	HEIRS OF BHIKUMIYA JABUMIYA MALEK,GULAMNABI BHIKUMIYA MALEK,AHEMEDMIYA BHIKUMIYA MALEK,KULSHANBIBI BHIKUMIYA MALEK,AKBARMIYA BHIKUMIYA MALEK,CHOTUMIYA BHIKUMIYA MALEK,BACHUMIYA CHIKUMIYA MALEK,KHERUMIYA BHIKUMIYA MALEK,SAIDUMIYA JABUMIYA MALEK	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA

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33357	FA/217/2011	20/07/2015	HEIRS OF HAMIDMIYA SAMIRMIYA MALEK,FATMABIBI HAMIDMIYA,VAJIRABIBI HAMIDMIYA,SARIFAN HAMIDMIYA,YAKUBMIYA HAMIDMIYA,NAZIRMIYA HAMIDMIYA,HEIRS OF MOHMADMIYA SAMIRMIYA MALEK,NOORBIBI MOHMADMIYA,SUGARABHAI MOHMADMIYA,JUBEDABIBI MOHMADMIYA,JAHIR MOHMADMIYA,SIKANDER MOHMADMIYA,HEIRS OF DECD. SAFRUMIYA SAMIRMIYA MALEK,HUSAINABIBI SAFRUMIYA,JAHIRABIBI SAFRUMIYA,MUMTAZ SAFRUMIYA,PIRSHAB SAFRUMIYA,TALIMMIYA SAFRUMIYA,SAFIYANBIBI SAFRUMIYA,AJIZANBIBI SAFRUMIYA,RASULMIYA SAMIRMIYA MALEK	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33358	FA/218/2011	20/07/2015	REHUMIYA FAINUMIYA,ALUMIYA FAIZUMIYA,SHERUMIYAM JIVAMIYA,USMANMIYA JIVAMIYA	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33359	FA/219/2011	20/07/2015	HEIRS OF NIVAJKHA SAHEBKHA PATHAN,BANUMIYA NIVAJIYA SAHEBKHAN PATHAN,MEHMUBKHA NIVAJKHA SAHEBKHAN PATHAN,KHEMIDABIBI NIVAJKHA SAHEBKHANPATHAN,INAYATKHA NIVAJKHA SAHEBKHA PATHAN	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33360	FA/220/2011	20/07/2015	HEIRS OF AMIRKHA NATHEKHA PATHAN,HEIRS OF GULABKHA AMIRKHA NATHEKHA PATHAN,SABERABIBI AMIRKHA PATHAN,MUMTAZBIBI GULABKHA AMIRKHA NATHEKHA PATHAN,MEHMUBMIYA GULABKHA AMIRKHA NATHEKHA PATHAN,FARIDABIBI GULABKHA AMIRKHA NATHEKHA PATHAN,JARINABIBI GULABKHA AMIRKHA NATHEKHA PATHAN	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33361	FA/221/2011	20/07/2015	AKBARMIYA ASHRATMIYA,HAUSAINABIBI FATEMIYA,DILBARMIYA FATEMIYA,KALUMIYA FATEMIYA,FARIDABIBI FATEMIYA,ROSHANBIBI FATEMIYA,SABERABIBI FATEMIYA	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33362	FA/222/2011	20/07/2015	HEIRS OF DURGASHANKAR RAMSHANKAR VYAS,SULOCHNABEN DURGASHANKAR RAMSHANKAR VYAS,KIRITKUMAR DURGASHANKAR RAMSHANKAR VYAS,MANJULABEN DURGASHANKAR RAMSHANKAR VYAS	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33363	FA/223/2011	20/07/2015	DILUMIYA BADAMIYA,SUGARABIBI BHIKUMIYA,JUBEDABIBI BHIKUMIYA,HURABIBI BHIKUMIYA,SABIRMIYA BHIKUMIYA,DILBARMIYA BHIKUMIYA,NAZIRMIYA BHIKUMIYA,MERUMIYA BHIKUMIYA	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33364	FA/224/2011	20/07/2015	AKBARMIYA AMIRMIYA,RASULMIYA AMIRMIYA,USMANMIYA AMIRMIYA	(MR PARESH M DARJI)	SPECIAL LAND ACQUISITION OFFICER (GIDC),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
33365	FA/225/2011	31/01/2011	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BHAVNAGAR,	MR VIBHUTI NANAVATI	KISHORGIRI KASHIGIRI GOSWAMI,GABHURUBHAI ODHADBHAI BHUKAN,SHABERABEN ANWARBHAI HARIYANI	
33366	FA/226/2011	31/01/2011	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SANJAYBHAI K PIPALIYA,MANISHBHAI PRAVINBHAI GORASIYA,RELIANCE GENERAL INSURANCE COMPANY LIMITE, MUMBAI,VIPULBHAI VASANTBHAI DABHI (DEVIPUJAK)	
33367	FA/227/2011	15/03/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RAMAJI TALAJI THAKORE (ABATED DUE TO DEATH),CHENIBEN RAMAJI THAKORE,HARSHADBHAI BHAILALBHAI AMIN	,M/S S G ASSOCIATES, (MS. REKHA M PATEL),MR. JAY M THAKKAR

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33368	FA/229/2011	28/08/2018	SABARKANTHA JILLA DUDH UTPADAK SANGH LIMITED, SABAR DAIRY,	VIRAL K SHAH	JASHKARANSINH S/O SHISHURAJSINH KANG,THE ORIENTAL INSURANCE CO LTD,AMRIKSINGH S/O SANTOKSINGH,UNITED INDIA INSURANCE CO LTD	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR DAKSHESH MEHTA,MR PALAK H THAKKAR
33369	FA/230/2011	07/02/2017	DHANJIBHAI PITHABHAI MEWADA,	MR AMAR D MITHANI	LAXMANBHAI P SOLANKI,	GIRISH K PATEL
33370	FA/231/2011	25/01/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	LEGAL HEIRS OF DECEASED RAJESH RANCHHODBHAI, RANCHHODBHAI,JOSHNABEN RANCHHODBHAI KOLI,MINOR VIPUL BHUPATBHAI KOLI, THROUGH NATURAL GUARDIAN,BHUPATBHAI KESHABHAI KOLI	,(MR BD KARIA)
33371	FA/232/2011	07/02/2011	ICICI LOMBARD GENERAL INSURAN-CE CO. LTD,	MR VIBHUTI NANAVATI	PIYUSH R SHAH,SHIVLAL NANDLAL SHARMA,NATIONAL INSURANCE CO. LTD,PARMAR VIMLABEN WD/O PARMAR SAKUSINH VAJESINH,PARMAR JAGDISHSINH SAKUSINH,PARMAR KINJALBA SAKUSINH,PARMAR DEVENDRASINH SAKUSINH THRO' PARMAR VIMLABEN,PARMAR SAMUBEN VAJESINH	
33372	FA/233/2011	28/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN WD/O CHIMANJI KESHAJI THAKORE,	
33373	FA/234/2011	28/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILBHAI MUSEBHAI GHANCHI AS LEGAL HEIR OF LATE MUSEBHAI,	
33374	FA/235/2011	28/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MENABEN SOMAJI THAKORE,	
33375	FA/236/2011	28/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAKIRBHAI ADAMBHAI GHANCHI AS LEGAL HEIR OF LATE ADAMBHAI,	
33376	FA/237/2011	06/02/2019	JAYPRAKASH JIBHAI BRAHMBHATT (SINCE DECD. THRO' HIS LRS),DAKSHABEN JAYPRAKASH BRAHMBHATT,DIYABEN D/O. JAYPRAKASH BRAHMBHATT,VIVEKBHAI JAYPRAKASH BRAHMBHATT,PRAPTIBEN D/O. JAYPRAKASH BRAHMBHATT	MR JIGAR G GADHAVI	KALUJI KESHAJI THAKOR,DECEASED KASHIRAMBHAI N PATEL,SHANKARBHAI KASHIBHAI PATEL,SHIVRAMBHAI KASHIBHAI PATEL,BABUBEN KASHIBHAI PATEL,PASHIBEN KASHIBHAI PATEL,MANGUBEN KASHIBHAI PATEL,NATIONAL INSURANCE CO LTD,SHAILESHKUMAR NATWARLAL BRAHMBHATT,NATIONAL INSURANCE CO LTD	,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
33377	FA/238/2011	22/03/2012	NEW INDIA ASSURANCE CO LTD,	MR SHASHIKANT S GADE	MAGANJI MANJIJI THAKOR,GANGUBEN W/O MAGANJI MANJIJI THAKOR,BHARATJI MAGANJI THAKOR (MINOR),THAKOR BHUPTAJI CHATRAJI,CHAIRMAN/LEADER,LAXMI SUVARNA GRAM SWAROJGAR YOJNA JUTH,JEDA SEVA SAHKARI MANDLI LTD,MANAGER THE BANASKANTHA DIST.CENT.CO.O	RULE SERVED,MR PRAVIN P PANCHAL,MR ANKIT Y BACHANI
33378	FA/239/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KARSHANBHAI PRABHUDAS PATEL,	MR TRILOK J PATEL
33379	FA/240/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECE SHANKARBHAI VARADHBHAI,KASHIBEN SHANKARBHAI PATEL,MANIBHAI SHANKARBHAI PATEL	GOVERNMENT PLEADER
33380	FA/241/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECE JETHABHAI NAGJIBHAI PATEL,NAVINBHAI NAGJIBHAI PATEL,BHARATBHAI NAGJIBHAI PATEL,HEMLATABEN NAGJIBHAI PATEL,JYOTIKABEN NAGJIBHAI PATEL,SHARDABEN NAGJIBHAI PATEL	,MR TRILOK J PATEL
33381	FA/242/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECE DAHYABHAI KESURBHAI,SAVITABEN DAHYABHAI PATEL,JYOTIBEN DAHYABHAI PATEL,DHARMISTHABEN DAHYABHAI PATEL,CHANDRAKANT DAHYABHAI PATEL	,MR TRILOK J PATEL
33382	FA/243/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI @ BHIKHABHAI PRAGJIBHAI PATEL,	MR TRILOK J PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33383	FA/244/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMLABEN WD/O ISHWARBHAI LALLUBHAI,	MR TRILOK J PATEL
33384	FA/246/2011	09/02/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, SURAT,	MR VIBHUTI NANAVATI	KIRITBHAI KANTIBHAI PATEL,KANTIBHAI RAMBHAI PATEL (FATHER OF DECEASED RES.-1),PUSHPABEN KANTIBHAI PATEL (MOTHER OF DECEASED RES.-1),PATEL MANOJBHAI KANTIBHAI,RAJESHKUMAR BABULAL	,RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
33385	FA/247/2011	09/02/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, SURAT,	MR VIBHUTI NANAVATI	KIRITBHAI KANTIBHAI PATEL,KANTIBHAI RAMBHAI PATEL (FATHER OF DECEASED RES.-1),PUSHPABEN KANTIBHAI PATEL (MOTHER OF DECEASED RES.-1),PATEL MANOJBHAI KANTIBHAI,CHETANBHAI AMRATLAL PATEL	,RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
33386	FA/265/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	HURIBEN MUSA VALI SINCE DECD. THRO' HEIRS & L/R,MAHMAD MUSA,ABDUL MUSA SINCE DECD. THRO' HIS HEIRS AND L/R,HASINABEN MUSABHAI,FARIDABEN MUSABHAI,REHANABEN MUSABHAI,TASLIMBANU ABDULBHAI,SALMABEN ABDULBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33387	FA/266/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	BHIKHABHAI MOHANBHAI SINCE DECD.THRO'HEIRS & L/R,NARSANGBHAI BHIKHABHAI,KAMLABEN BHIKHABHAI,CHANDUBHAI BHIKHABHAI,SOMABHAI MOHANBHAI SINCE DECD.THRO' HEIRS & L/R,LALITABEN SOMABHAI,ANANDIBEN SOMABHAI,NARMADABEN SOMABHAI,REVABEN SOMABHAI,SURESHBHAI SOMABHAI,JAGDISHBHAI SOMABHAI,GANGABEN SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33388	FA/268/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	GANPATSINH NAHARSINH KHER SINCDECD. THRO' HEIRS AND L/R,GITABEN GANPATSINH,NARENDRASINH GANPATSINH,HANSABEN GANPATSINH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33389	FA/269/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI MOTIBHAI THRO POA THAKORBHAI SOMABHAI PATEL,	
33390	FA/270/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI @ VALLABHBHAI PRAGJIBHAI PATEL,	
33391	FA/271/2011	31/01/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	FOGATBHAI SOMABHAI KACHHIA,SHANABHAI SOMABHAI KACHHIA,JAYANTIBHAI SOMABHAI KACHHIA	
33392	FA/272/2011	03/02/2011	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	TALSHIBHAI BHAVANBHAI MAKWANA,JAKHUBHAI BIJALBHAI VIRDA	
33393	FA/273/2011	11/04/2016	NEW INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHANTABEN W/O AMRABHAI UDABHAI,DELETED,RANCHHODBHAI KISHANBHAI,PARTNER OF NEW GUJARAT CHEMICALS INDUSTRIES,KANUBHAI ISHWARBHAI PATEL,RAMANBHAI HARGOVANDAS PATEL,RAMESHBHAI ISHWARBHAI PATEL	,SERVED BY PUBLICATION IN NEWS,MR DR SHAH
33394	FA/274/2011	01/04/2016	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	LEGAL HEIRS OF DECEASED AMBALAL HIMTAJI PRAJAPATI, HIMTAJ,DEVIBAI HIMTAJI PRAJAPATI,KHATSING DIPSING RAJPUT,PUNAMSINH CHATURSINH RAJPUR,NANDUBHAI GANPATBHAI AYANKAR,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR BHARAT JANI,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR PARESH M DARJI),MR RUTURAJ NANAVATI

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33395	FA/275/2011	01/04/2016	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	LEGAL HEIRS OF DECEASED AMRUTLAL TARAJI PRAJAPATI, KAMLABEN,MINOR REKHA AMRUTLAL PRAJAPATI, THROUGH KAMLABEN,MINOR MOSAMBI AMRUTLAL PRAJAPATI, THROUGH KAMLABEN,MINOR BABU AMRUTLAL PRAJAPATI, THROUGH KAMLABEN,KHATSING DIPSING RAJPUT,PUNAMSINH CHATURSINH RAJPUR,NANDUBHAI GANPATBHAI AYANKAR,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR BHARAT JANI,(MR PARESH M DARJI),MR RUTURAJ NANAVATI
33396	FA/277/2011	23/11/2013	SATISH RAMANLAL SHAH LEGAL HEIR OF SURYABEN RAMANLAL SHAH,	MR.HIREN M MODI	RAMRATAN RAMLAL,M/S OM TRANSPORT CO,NATIONAL INSURANCE CO LTD	RULE SERVED,MR MEHUL SHARAD SHAH,(MR H A SHAH),MS. P L PRAJAPATI
33397	FA/279/2011	28/02/2012	WAGHRI JASHIBEN W/O LALABHAI RUPABHAI,	MR R.K.MANSURI	SHABBIRBHAI HAJI IBRAHIMBHAI MORAWALA,NATIONAL INSURANCE CO LTD	
33398	FA/280/2011	06/12/2010	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI KASHIBHAI,	
33399	FA/281/2011	17/02/2011	LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER	KUMBHAR HARJIBHAI LAVJIBHAI,	
33400	FA/282/2011	19/04/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	GANESHBHAI BABANBHAI BHALEKAR,BABANBHAI SHIVRAMBHAI BHALEKAR,SHANTABEN BABANBHAI BHALEKAR,LALJIBHAI RAMSWAROOP BHARDWAJ	,RULE SERVED,SERVED BY RPAD (R)
33401	FA/284/2011	07/03/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	GOVINDBHAI MANILAL RAVAL,MADHUBEN WD/O GOVINDBHAI RAVAL,PRAKASHKUMAR GOVINDBHAI RAVAL,MEHULKUMAR GOVINDBHAI RAVAL,MINOR ALKESHKUMAR GOVINDBHAI RAVAL, THROUGH MADHUBEN RAVAL	,MR ANKIT SHAH
33402	FA/285/2011	14/06/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	RAMIBEN WD/O NANAJI GALAJI DAMOR,RAMESHBHAI NANJIBHAI DAMOR,PRAVIN NANJI DAMOR,LAXMANBHAI NANABHAI DAMOR,MUSABHAI MOHAMMEDBHAI MODASIYA,ABDULBHAI MUSABHAI SINDHU,UNITED INDIA INSURANCE COMPANY LTD,JETHABHAI RAVJIBHAI PATEL	NOTICE SERVED,MS HINA DESAI,MR HB SINGH,MR DAIFRAZ HAVEWALLA,MR MAULIK N SHAH
33403	FA/286/2011	14/06/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	CHEHARIBEN WD/O LADUBHAI MASURBHAI DAMOR,MINOR LALABHAI LADUBHAI DAMOR,,MINOR PRAVAT LADUBHAI DAMOR,MUSABHAI MOHAMMEDBHAI MODASIYA,ABDULBHAI MUSABHAI SINDHU,UNITED INDIA INSURANCE COMPANY LTD,JETHABHAI RAVJIBHAI PATEL	NOTICE SERVED,MS HINA DESAI,MR HB SINGH,MR DAIFRAZ HAVEWALLA,MR MAULIK N SHAH
33404	FA/288/2011	13/12/2011	GULAMNABI IBRAHIMBHAI SHAIKH,	(MR SK BUKHARI)	GANPATSINH RATANSINH SOLANKI,BILAL IDRISH SUBAN,ORIENTAL INSURANCE CO. LTD.,BANSILAL BHANWARLAL	,MS KARUNA V RAHEVAR
33405	FA/289/2011	22/02/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	ANIMESH SURENDRABHAI PATEL,BHAGYA LAXMI TRAVELS, THROUGH OWNER, DILIPBHAI MURLIDHAR	
33406	FA/290/2011	23/03/2011	VAJESINGH MANGALSINGH CHAUHAN,	MR SUNIL K SHAH	KADARBHAI ABUBHAI MEMON,NATIONAL INSURANCE COMPANY CO.LTD,CHIMANLAL GYANCHAND HEMRAJ,ORIENTAL INSURANCE CO LTD	,MR RITURAJ M MEENA
33407	FA/292/2011	14/12/2016	CHETANKUMAR DASHRATHLAL CHANDRANI (THAKKAR),REKHABEN DASHRATHLAL CHANDRANI(THAKKAR),MAYURKUMAR DASHRATHLAL CHANDRANI,DAKSHABEN D/O DASHRATHLAL THAKARSIBHAI,PRATIKSHABEN D/O DASHRATHLAL THAKARSIBHAI	MR MTM HAKIM	DRIVER OF TRUCK NO.GRX-3633,KASTURCHAND HARJIJI RABARI,NATIONAL INSURANCE CO LTD,RAMESHCHANDRA MOHANLAL THAKKAR,UNITED INDIA INSURANCE CO.LTD.	,RULE UNSERVED,MR VIBHUTI NANAVATI,MR NAGESH C SOOD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33408	FA/294/2011	22/02/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MANUBHAI KASTURBHAI MARWADI,BHAGYA LAXMI TRAVELS, THROUGH OWNER, DILIPBHAI MURLIDHAR	
33409	FA/296/2011	17/02/2011	PATAN MUNICIPALITY,CHIEF OFFICER,PRESIDENT	(MR NV ANJARIA)	UTTAR GUJARAT VIJ COMPANY LIMITED, THROUGH DY ENGINEER,	
33410	FA/298/2011	19/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, AMRELI / AHMEDABAD,	MR VIBHUTI NANAVATI	BABUBHAI DUGARBHAI [DELETED],RASIKLAL NARSIDAS,HASMABHAI RAHEMANBHAI [DELETED],M/S SHRINATHJI ROADWAYS,PURIBEN RAJABHAI WD/O RAJABHAI KHIMABHAI,ARJANBHAI RAJABHAI (DELETED),BOGHABHAI RAJABHAI,LAKSHMANBHAI RAJABHAI,MALUBEN RAJABHAI	,DELETED,RULE SERVED,DS AFF.NOT FILED (R),MR MAKBUL I MANSURI
33411	FA/299/2011	19/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, AMRELI / AHMEDABAD,	MR VIBHUTI NANAVATI	BABUBHAI DUGARBHAI [DELETED],RASIKLAL NARSIDAS,HASMABHAI RAHEMANBHAI [DELETED],M/S SHRINATHJI ROADWAYS,VASRAMBHAI BHURABHAI	DELETED,RULE SERVED,RULE UNSERVED,MR BIPIN BHATT,MR MAKBUL I MANSURI
33412	FA/300/2011	19/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, AMRELI / AHMEDABAD,	MR VIBHUTI NANAVATI	BABUBHAI DUGARBHAI [DELETED],RASIKLAL NARSIDAS,HASMABHAI RAHEMANBHAI [DELETED],M/S SHRINATHJI ROADWAYS,RAMBHABEN VASRAMBHAI BHARVAD	DELETED,RULE SERVED,RULE UNSERVED,MR MAKBUL I MANSURI
33413	FA/301/2011	24/06/2011	NEW INDIA ASSURANCE COMPANY LIMITED, AMRELI / AHMEDABAD,	MR VIBHUTI NANAVATI	BABUBHAI DUGARBHAI,RASIKLAL NARSIDAS,HASMABHAI RAHEMANBHAI,M/S SHRINATHJI ROADWAYS,LEGAL HEIRS OF DECEASED BHIKHABHAI KAMABHAI,KANKUBEN BHIKHABHAI BHARWAD,VASHRAMBHAI BHIKHABHAI BHARWAD,RANCHHODBHAI BHIKHABHAI BHARWAD,LAKSHMANBHAI BHIKHABHAI BHARWAD,MADHUBEN BHIKHABHAI BHARWAD,MULIBEN BHIKHABHAI BHARWAD,MULJIBHAI BHIKHABHAI BHARWAD,MAFABHAI BHIKHABHAI BHARWAD	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
33414	FA/302/2011	15/03/2011	UNITED INDIA INSURANCE CO LTD, SURENDRANAGAR,	MR VIBHUTI NANAVATI	DHANJIBHAI HIRABHAI T KOLI,RAISINGBHAI HIRABHAI KALIYA,BHIKHABHAI SAVABHAI GOHIL	
33415	FA/303/2011	15/03/2011	UNITED INDIA INSURANCE CO LTD, SURENDRANAGAR,	MR VIBHUTI NANAVATI	DHANJIBHAI HIRABHAI T KOLI,RAISINGBHAI HIRABHAI KALIYA,BHIKHABHAI SAVABHAI GOHIL,GANGDASBHAI MANSINGHBHAI GOHIL	
33416	FA/304/2011	02/03/2012	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HASINABEN AIYUBBHAI GHANCHI,IMRAN AIYUBBHAI GHANCHI,AKRAM AIYUBBHAI GHANCHI,MINOR RIYAZ AIYUBBHAI GHANCHI, THROUGH HASINABEN AIYUBBHAI,IQBAL MOHMMEDBHAI PARMAR	RULE SERVED,MR MAKBUL I MANSURI
33417	FA/306/2011	28/08/2019	TOWN PLANNER,	MR KAUSHAL D PANDYA	BHIMJIBHAI KHODABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,VIJAYABEN BHIMJIBHAI PATEL,ASHMITABEN BHIMJIBHAI PATEL,PRATIBHABEN BHIMJIBHAI PATEL,MANOJKUMAR BHIMJIBHAI PATEL,PRITHVIBEN BHIMJIBHAI PATEL	GOVERNMENT PLEADER,MR TEJAS P SATTA,MR HARNISH V DARJI,MR JAYESH V PATEL
33418	FA/308/2011	04/05/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	SITABEN W/O PIRUWAL THAKUR,PIRULAL RAMLAL @ RAMJI THAKUR,HAKUMATSINH SATUBHA JADEJA	NOTICE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
33419	FA/311/2011	17/03/2011	EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UMASHAKTI CONSTRUCTION COMPANY,	MR BS PATEL,MR CHIRAG B PATEL
33420	FA/312/2011	03/04/2012	KETAN SHANTILAL PATEL,	MR SATYAM Y CHHAYA	JAYASHRI SHANTILAL PATEL,PARESH SHANTILAL PATEL	MR KB PANERI

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33421	FA/315/2011	08/07/2015	NEETA MINESHKUMAR SHAH,	MRS NISHA M PARIKH,MS ABHA B MAKWANA	MINESHKUMAR MANUBHAI SHAH,	MR NISARG N TRIVEDI
33422	FA/317/2011	22/02/2011	INDIAN TELECOM DEPARTMENT,TELECOM DISTRICT MANAGER BHAVNAGAR,TELECOM DISTRICT ENGINEER BHAVNAGAR,SDOT SAVARKUNDLA,SDOT MAHUVA	MR GAURANG H BHATT	JAYANTIBHAI BACHUBHAI SONDARVA,	
33423	FA/318/2011	14/11/2014	GUJARAT INNS PVT LTD,	MR YJ TRIVEDI	SIX CONTINENTS HOTEL INC.,INTER CONTINENTAL HOTELS GROUP PVT LTD.	MR MANAV A MEHTA
33424	FA/319/2011	18/11/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PUJABHAI RANCHHODBHAI,	
33425	FA/320/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMMATSINH SOMABHAI'S HEIR, AMARSINH HIMMATSINH PATANVADIYA,	
33426	FA/321/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLATSINH HARISINH KATHVADIYA,	
33427	FA/322/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANDUBEN WD/O NATHUSINH AMARSINH,	
33428	FA/323/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL KADAR MAHEMOODBHAI SHAIKH,	
33429	FA/324/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MURTUM GULAMNABI SHAIKH,	
33430	FA/325/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHEMOODMIYA ABDUL RAHEMAN,	
33431	FA/326/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMAD SALIM MAHEMOODBHAI SHAIKH,	
33432	FA/327/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISINGBHAI LILIYABHAI VASAVA,	
33433	FA/328/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUNVARJI CHIDIYA'S HEIR, SUKABHAI KUNVARJI VASAVA,	
33434	FA/329/2011	29/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARIYA BARSANGBHAI VASAVA,	
33435	FA/330/2011	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIPRASAD MANGUPRASAD, HEIR & LEGAL REPRESENTATIVE OF MANGU,	
33436	FA/331/2011	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI LADKI WD/O HURIYA DHANJI,	
33437	FA/332/2011	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SURAJBEN POMJIBHAI LEGAL HEIRS OF POMJIBHAI BODIYABHAI,	
33438	FA/333/2011	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BIJALBHAI RAMSANGBHAI @ RAMOLBHAI VASAVA,	
33439	FA/334/2011	24/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BIJALBHAI RAMSANGBHAI @ RAMOLBHAI VASAVA,	
33440	FA/335/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSINH BHAVSINH KARMARIYA,	
33441	FA/336/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMILABEN HARIDAS,	
33442	FA/337/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KAUSHIK AMBASHANKAR, PIYUSHKUMAR KAUSHIKCHANDRA,	
33443	FA/338/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN DAVJI RANDERA,	
33444	FA/339/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH NAHARSINH BHARTHANINYA,	
33445	FA/340/2011	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSINH JAMOLSINH DEVDHARA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33446	FA/341/2011	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSINH HIMMATSINH PATANVADIA,	
33447	FA/342/2011	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH DEEPSINH PATANWADIA,	
33448	FA/343/2011	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAVANSINH BADARSINH DEVDHARA,	
33449	FA/344/2011	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALSINH FATESINH ATODARIA,	
33450	FA/345/2011	30/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULKADAR MEHMUDBHAI SHAIKH,	
33451	FA/346/2011	29/12/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARUN AHMED TARAJIYA,	
33452	FA/347/2011	29/12/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAZIMBHAI ISMAILBHAI JITIYA SAMLA,	
33453	FA/348/2011	29/12/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FARUKBHAI NAZIRBHAI PATEL,	
33454	FA/349/2011	29/12/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS & LEGAL REPRESENTATIVE OF CHIMANBHAI RAIJIBHAI,,	
33455	FA/350/2011	29/12/2010	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGABHAI DEVJIBHAI VASAVA,	
33456	FA/351/2011	13/06/2015	BABULAL MAVJI LUHAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARJAN JIVAN BAROT,FRONTLINE TRANSPORT CORPORATION LTD.,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH
33457	FA/353/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	MAHENDRAKUMAR SHANTILAL SHAH SINCE DECD.THRO HIS HRS. & L/R,ANSUYABEN MAHENDRAKUMAR,ATULBHAI MAHENDRAKUMAR,ASHUTOSH MAHENDRAKUMAR,AMIBEN MAHENDRAKUMAR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33458	FA/356/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	NATWARSINH PRABHATSINH RANA SINCE DECD. THRO' HEIRS & L/R,DHARMENDRASINH NATWARSINH SINCDECD. THRO' HIS HEIRS AND L/R,ANSUYABEN NATWARSINH,DEVILABEN NATWARSINH,SHILABEN NATWARSINH,SHAKUNTLABEN NATWARSINH,SOHANBHAI DHARMENDRASINH,VIMPALBEN DHRAMENDRASNIH,SONALBEN DHARMENDRASINH,VISHNUKUMAR DHARMENDRASINH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33459	FA/362/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	FALANJAO BAPUBHAI SINCE DECD. THRO' HIS HEIRS AND L/R,SURAJBEN FAKABHAI,RAMIBEN FAKABHAI,MANJUBEN FAKABHAI,RAMESHBHAI FAKABHAI,KABHAI FAKABEN,CHIMANBHAI FAKABHAI,PARVINBHAI FAKABHAI,KANJIBHAI FAKABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33460	FA/367/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	BHIKHABHAI JIBHAI MACHHI,MANGUBHAI JIBHAI SINCE DECD. THRO' HIS HEIRS AND L/R,NANIBEN MANGUBHAI,DHANIBEN MANGUBHAI,NATWARBHAI MANGUBHAI,CHIMANBHAI MANGUBHAI,SAROJBEN MANGUBHAI,JESANGBHAI JIBHAI SINCE DECD. THRO' HIS HEIRS AND L/R,SHANTABEN JESHANGBHAI,MADHUBEN JESHANGBHAI,VIJAYBHAI JESHANGBHAI,AJAYBHAI JESHANGBHAI,LAKHIBEN PARSOTTAMBHAI,ISHWARBHAI PARSOTTAMBHAI,ARVINDBHAI PARSOTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33461	FA/368/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	ARVINDBHAI CHHITABHAI DECD. THRO' HIS HEIRS AND L/R,DAHIBEN ARVINDBHAI,DAXABEN ARVINDBHAI,TARABEN ARVINDBHAI,NATWARBHAI ARVINDBHAI,ARJUNBHAI ARVINDBHAI,SUDHABEN ARVINDBHAI,VITTHALBHAI CHHITABHAI SINCE DECD. THRO' HIS HEIRS & L/R,AMRUTBHAI VITHALBHAI,JASHODABEN VIT,MADHUBEN VITTHALBHAI,MINABEN VITTHALBHAI,NARESHBHAI VITTHALBHAI,BHAGVANBHAI CHHITABHAI,BABUBHAI CHHITABHAI,RAMANBHAI CHHITABHAI SINCE DECD. THRO' HIS HEIRS AND L/R,SOMIBEN RAMANBHAI,ANILBHAI RAMANBHAI,YOGESHBHAI RAMANBHAI,LAXMIBEN RAMANBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33462	FA/369/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	SHANKARBHAI MANGALBHAI SINCE DECD. THRO' HIS HEIRS & L/R,SHANTABEN SHANKARBHAI,GIRISHBHAI SHANKARBHAI SINCE DECD. THRO' HIS HEIRS & L/R,RAMESHBHAI SHANKARBHAI SINCE DECD. THRO' HIS HEIRS AND L/R,KUSUMBEN GIRISHBHAI,MINOR MANISHBHAI GIRISHBHAI THRO' NO.1.2.1 GUARDIAN & MOTH,MINOR KETANBHAI GIRISHBHAI THRO' N.1.2.1 GUARDIAN & MOTHE,ANANDBEN RAMESHBHAI,TARUNBHAI RAMESHBHAI,YATINBHAI RAMESHBHAI,CHIMANBHAI MANGALBHAI,AMBUBHAI MANGALBHAI SINCE DECDTHRO' HIS HEIRS AND L/R,LALITABEN CHANDUBHAI,JANAKBHAI CHANDUBHAI,SANJAYBHAI CHANDUBHAI,JAYANTIBHAI MANGALBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33463	FA/377/2011	29/03/2012	LEGAL HEIRS OF DECEASED ADESING MADARSING JADEJA, FAIBA,BABUJI ADESING JADEJA	MS ARCHANA R ACHARYA	PRUTHVI ASSOCIATES,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
33464	FA/378/2011	28/09/2016	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	JEBARBEN BHIKHABHAI KARSHANBHAI,KISHOR BHIKHABHAI SOLANKI,MADHUBEN BHIKHABHAI KARSHANBHAI,NATWAR BHIKHABHAI KARSHANBHAI,ASHOK BHIKHABHAI KARSHANBHAI,JORABHAI SAVABHAI PRAJAPATI,PADMABHAI SHANKARBHAI PARMAR	RULE SERVED,MR SS TRIVEDI
33465	FA/379/2011	02/03/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	LABHUBEN RAMESHBHAI MANIYA,RAMESHBHAI T MANIYA	RULE SERVED,MR.HIREN M MODI
33466	FA/380/2011	07/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	LEGAL HEIRS OF DECEASED CHANDRESH @ CHANDUBHAI HEMUBHAI,PAMUBEN HEMUBHAI,HEMUBHAI NARSHIBHAI,MINOR VISHNU CHANDUBHAI, THROUIGH PAMUBEN HEMUBHAI,SUKHABHAI BHUDARBHAI SONAGRA,JANUBEN CHANDUBHAI	,RULE SERVED,SERVED BY AFFIX. (R),MS AMRITA AJMERA
33467	FA/381/2011	07/05/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED SHAMBHUJI JAVANJI THAKORE,SHARDABEN WD/O SHAMBHUJI JAVANJI THAKORE,ANJANABEN D/O SHAMBHUJI JAVANJI THAKORE,SANJIV S/O SHAMBHUJI JAVANJI THAKORE,MILAN S/O SHAMBHUJI JAVANJI THAKORE,SUBHASHCHANDRA VADILAL VADODARIYA,D G P AND I G P	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,RULE SERVED,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,MR. YOGENDRA THAKORE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33468	FA/382/2011	16/03/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BALUBHAI DAHYABHAI PATEL,KRUSHNA CHEMICALS	MR KV GADHIA,MR DN PANDYA
33469	FA/383/2011	29/03/2011	AJAYSINH SATYADEVSINH BHUMIYAR- BRAHMAN,	MR.HIREN M MODI	IBRAHIM NOORMOHAMMED DAL,K K GHELANI,NATIONAL INSURANCE CO. LTD,ASSOCIATE TOURS AND TRAVELS,NEW INDIA ASSUARANCE CO. LTD	
33470	FA/384/2011	15/10/2018	VIDYABEN UPENDRABHAI BHATT DECEASED THRO LEAGAL HEIRS,MINABEN PRAKASHBHAI BHATT (LEAGAL HEIR OF DECEASED VIDYABEN UPENDRABHAI BHATT),ILABEN MUKESHBHAI JANI (LEAGAL HEIR OF DECEASED VIDYABEN UPENDRABHAI BHATT),BEENABEN MAHARSHIBHAI BADHEKA (LEAGAL HEIR OF DECEASED VIDYABEN UPENDRABHAI BHATT)	MS ROMA I FIDELIS	RAMABEN HARSHADBHAI BHATT DELETED,RAVINDRABHAI HARSHADBHAI BHATT,RASHMIKANT HARSHADBHAI BHATT,TRILOKBHAI HARSHADBHAI BHATT,TRIGUNBHAI HARSHADBHAI BHATT,VIRBALA HARSHADBHAI BHATT DELETED,HARSHVINA HARSHADBHAI BHATT,DEEPAKKUMAR PRATAPRAM SHAH	,RULE SERVED,RULE UNSERVED,MR SHAILESH V RAVAL
33471	FA/385/2011	06/05/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	TABASSUM JANNATHUSEIN KHAN,JAINUDDIN BADSHAH KHAN,SAHAHIDA KHATAM JAIJUDDIN KHAN,JOGINDERSINH SUVARNSINH SAINI,RADHAKRISHNA SHOPPING PVT LTD	NOTICE NOT RECD BACK,NOTICE UNSERVED
33472	FA/390/2011	15/02/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSINH GULABSINH GOHIL,RAMILABEN KHUMANSINH,AMARSANG KHUMANSINH,SARDABEN KHUMANSINH,MANHARSINH KHUMANSINH,MINAXIBEN KHUMANSINH,SIDDHRAJ KHUMANSINH	,MR MM SAIYED
33473	FA/391/2011	04/05/2011	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KAUSHIKKUMAR PRAKASHCHANDRA SHAH,PRAKASHKUMAR SHANKARLAL SHAH,RANJANBHAI AHMEDBHAI MODAN,IMRAN SATARBHAI MODAN,SUREKHABEN NAYANKUMAR SHAH	NOTICE SERVED,NOTICE UNSERVED
33474	FA/393/2011	14/12/2016	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI GHELABHAI SOLANKI,VALLABHBHAI BHIMABHAI SOLANKI,NARANBHAI BHIKHABHAI SOLANKI	RULE SERVED
33475	FA/395/2011	23/02/2011	UNITED INDIA INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	PREMJIBHAI UKABHAI SOLANKI,GUJARAT STATE ROAD TRANSPORT CORPORATION,HEIRS OF DECEASED MUKTABEN,NITABEN CHANDUBHAI MAKADIA,PUJABEN CHANDUBHAI MAKADIA,ROHITKUMAR CHANDUBHAI MAKADIA	
33476	FA/396/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED NIRUBEN @ NIRUPAMABEN W/O ALPESHBHAI,ALPESHBHAI DALSHUKHBHAI MALAVIYA,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	,NOTICE SERVED
33477	FA/397/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINOR HITASHA BHAVESHBHAI MALAVIYA THROUGH RASILABEN B,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	NOTICE SERVED
33478	FA/398/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RASILABEN W/O BHAVESHBHAI MALAVIYA,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	NOTICE SERVED
33479	FA/399/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED BHARATBHAI RAVJIBHAI MALAVIYA,GAURIBEN WD/O BHARABHAI MALAVIYA,MINOR NIKUNJ BHARATBHAI MALAVIYA,MINOR HIGNESH BHARABHAI MALAVIYA,RAVJIBHAI KANJIBHAI MALAVIYA,SAVITABEN RAVJIBHAI MALAVIYA,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	,NOTICE SERVED,UNSERVED EXPIRED (N)
33480	FA/400/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED SATYAM UMESHBHAI BODAR,UMESHBHAI ZAVERBHAI BODAR,NUTANBEN UMESHBHAI ZAVERBHAI BODAR,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33481	FA/401/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	UMESHBHAI ZAVERBHAI BODAR,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	NOTICE SERVED
33482	FA/402/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NUTANBEN W/O UMESHBHAI ZAVERBHAI BODAR,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	NOTICE SERVED
33483	FA/403/2011	04/05/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ALPESHBHAI DALSUKHBHAI MALAVIYA,BABUBHAI NANJIBHAI KABARIYA,NEW INDIA ASSURANCE COMPANY LTD,BHAVESHBHAI DALSUKHBHAI MALAVIYA	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
33484	FA/404/2011	18/02/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DINESHCHANDRA BALVANTRAI BAROT	MRS VASAVDATTA BHATT	KAMRUDIN RAHEMANBHAI LUHAR,	
33485	FA/430/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	PRANLAL MOHANLAL SHAH SINCE DECD. THRO' HIS HEIRS & L/R,RAGINIBEN PRANLAL SHAH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33486	FA/431/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	BALVANTSINH BAPUSINH CHHASATIYA SINCE DECD.THRO' HRS. & L/R,SHATABEN BALWANTSINH,NARENDRASINH BALWANTSINH,ARJUNSINH BALWANTSINH,SURENDRASINH BALWANTSINH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33487	FA/434/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	PRANLAL MOHANLAL SHAH SINCE DECD. THRO' HIS HEIRS AND L/R,RAGINIBEEN PRANLAL SHAH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33488	FA/435/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	YUSUFBHAI MUSABHAI UMARJI,GULAMBHAI MUSABHAI UMARJI, THRO'POA YUSUFBHAI MUSABHAI,ZUBEDABEN GULAMBHAI,SAFIBHAI GULAMBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
33489	FA/438/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	HEIRS OF UDESINH ISHWARSINH, PRABHATBA UDESINH SINCE DECD.,ARJUNSINH BALWANTSINH,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33490	FA/441/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	DALIBEN RANCHHODBHAI PARMAR DECD. THRO' HER HEIRS & L/R,MAHESHBHAI GEMALBHAI PARMAR DECD. THRO' HIS HEIRS & L/R,NATWARBHAI GEMALBHAI PARMAR DECD. THRO' HIS HEIRS & L/R,KANUBHAI GEMALBHAI PARMAR (PATEL),RAMILABEN BHAGWANBHAI DECD. THRO' HIS HEIRS AND L/R,BHAGWATIBEN KHUMANSINH DECD. THRO' HIS HEIRS & L/R,SHANTABEN MAHESHBHAI,DHARMESHBHAI MAHESHBHAI,MANJULABEN NATWAR,MUKESH NATWAR,ARVIND NATWAR,ASHOK NATWAR,JYOTSNABEN NATWAR,BHUPENDRASINH BHAGWANSINH PADHIYAR,MAHENDRASINH BHAGWANSINH PADHIYAR,HITESH KHUMANSINH PARMAR,MRUGESH KHUMANSINH PARMAR,DIVYESH KHUMANSINH PARMAR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33491	FA/442/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	SHANUBHAI PRABHUBHAI PATEL SINCE DECD.THRO'HIS HEIRS &L/R,JYOTSNABEN SHANUBHAI,HEMANTBHAI SHANUBHAI,SHAILESHBHAI SHANUBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33492	FA/443/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	ADAMBHAI BAGASBHAI VALI SINCE DECD.THRO'HEIRS & L/R,FATAM ADAMBHAI,SARIFABEN AADAMBHAI,HANIFABEN AADAMBHAI,MUMTAJBEN AADAMBHAI,ZULEKHABEN AADAMBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33493	FA/445/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	AHMAD MUSA VALI SINCE DECD.POAHURIBEN MUSBHAI THR' HRS.&L/R,MAHMAD MUSA,ABDUL MUSA VALI SINCE DECD. THRO' HEIRS & L/R,TASLIMBANU ABDULBHAI,SALMABEN ABDULBHAI,FARIDA MUSA VALI SINCE DECD. POA HURIBEN MUSABHAI,MAHMAD MUSA,REHANA MUSA VALI SINCE DECD. POA HURIBEN MUSABHAI THROU',MAHMAD MUSA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED
33494	FA/446/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	HAJI MUSA ALI ISAP BAPU DECD. THRO' HIS HEIRS AND L/R,ADAM ALI ISAP,MAHAMAD ALI ISAP,HURIBEN MUSA,VALI MUSA,ZUBEDA MUSA,IBRAHIM MUSA,YAKUB MUSA,MOHAMMAD MUSA,RABIA MUSA,MADINA MUSA,FIROZA MUSA,AIYUB MUSA,ASMAL ISAP BAPU, SINCE DECD. THRO' HIS HEIRS AND L/R,FARIDUDDIN ASMAL,HASINABEN ASMAL,SIRAJBHAI ASMAL,BAHADUDDIN ASMAL,SAHERBANU ASMAL,BIBIBEN ALI ISAP, SINCE DECD. THRO' HEIRS & L/R OF POA,ADAM ALI ISAP,MAHMAD ALI ISAP,HURIBEN MUSA,VALI MUSA,ZUBEDA MUSA,IBRAHIM MUSA,YAKUB MUSA,MOHAMMAD MUSA,RABIA MUSA,MADINA MUSA,FIROZA MUSA,AIYUB MUSA,AADAM ALI ISAP, SINCE DECD.POATHRO' HEIRS & L/R OF POA,ADAM ALI ISAP,MAHAMAD ALI ISAP,HURIBEN MUSA,VALI MUSA,ZUBEDA MUSA,IBRAHIM MUSA,YAKUB MUSA,MOHAMMAD MUSA,RABIA MUSA,MADINA MUSA,FIROZA MUSA,AIYUB MUSA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33495	FA/447/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	HARSHAD KUNAVARBA JASHVANTSINHJI SINCE DECD.THRO'HEIRS & L/R,SATYENDRASINHJI JASHWANTSINHJITHAKOR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
33496	FA/450/2011	21/11/2016	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MAHENDRA VALLABHBHAI PATEL,SHARDABEN MAHENDRABHAI PATEL,RAMESH VISHANJI VAGHRI,VISHANJI M VAGHRI,BHURABHAI VASANBHAI PARMAR	RULE SERVED,MR.HIREN M MODI
33497	FA/451/2011	19/04/2016	MAHENDRA VALLABHBHAI GAJJAR,	MR.HIREN M MODI	ARJUNBHAI DHUDABHAI PARMAR,VIJAYKUMAR RAMPAL TIWARI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
33498	FA/452/2011	14/07/2011	LT COLONEL NAWAB SAIYAD BADRUDDIN AMINUDDIN,	MR SUNIL L MEHTA	KARTIKELY DEVSHANKAR SHUKLA THRO.LEGAL AND REPRESENTATION,KUSUMBEN DEVSHANKER SHUKLA,RAJESHREEBEN KARTIKEY SHUKLA,DHANANJAY KARTIKEY SHUKLA,RAJENDRA KARTIKEY SHUKLA,KRISHNABEN KARTIKEY SHUKLA	,DS AFF.NOT FILED (N)
33499	FA/453/2011	10/06/2015	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	RANCHHODBHAI MAADHABHAI KOTADIA,ZAHID ISHAKBHAI DALVADI,UNITED INDIA INSURANCE COMPANY LTD,RAJESH HIRABHAI ERBHA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR TUSHAR L SHETH,MS ALPA J DAVE,MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33500	FA/454/2011	24/04/2013	SOLANKI RANCHODBHAI MATHURBHAI,	MS HINA DESAI	RASHMIKANT CHHOTALAL JOSHI,PARTNER OF M/S.JAY CHEMICAL,	RULE UNSERVED,MR. VN. SEVAK
33501	FA/455/2011	22/02/2011	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	LAKHMIBEN ARJANBHAI HARIJAN,CHAMAN ARJANBHAI HARIJAN,NEW KANDLA SALT & CHEMICAL CO PVT LTD,RAYDHAN RAMA KOLI	
33502	FA/456/2011	01/05/2017	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VANDANABEN KAMLESHBHAI PATEL,BACHUBHAI MOTIBHAI PATEL,KANUBHAI BACHUBHAI PATEL,KAPILDEVSINH RAMNAGINASINH (DELETED AS PER COURT ORDER DT 16/08/16),J.S. REDDY	DELETED,RULE SERVED,RULE UNSERVED,MR MTM HAKIM,MR.HIREN M MODI
33503	FA/457/2011	24/02/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEKHIBEN FULABHAI PARMAR,JYOTSANABEN FULABHAI (MINOR) THROUGH LEKHIBEN F PARMAR,SANJAY FULABHAI (MINOR) THROUGH LEKHIBEN F PARMAR,GIRISHKUMAR FULABHAI (MINOR) THROUGH LEKHIBEN F PARMAR,KANUBHAI KHODABHAI PARMAR,ASHOKBHAI CHIMANBHAI PATEL,GANGABEN BHATHIBAHI PARMAR (MOTHER OF DECD. F.PARMAR)	,(MR NIKHIL S KARIEL)
33504	FA/458/2011	12/01/2017	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	LAXMIBEN LAKHABHAI GADHAVI,APABHAI LAKHABHAI GADHAVI,PUNBAI NANBHAI,LAXMIBEN LAKHABHAI GADHAVI L.R.OF MINOR BHOPABHAI NANBHAI,LAXMIBEN LAKHABHAI GADHAVI L.R.OF MINOR CHAKUBEN NANBHAI,BHAGAVANBHAI DANABHAI,SALIMBHAI JAMALBHAI MAHETAR	RULE SERVED
33505	FA/459/2011	01/12/2016	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ABJIBHAI DALABHAI PARGI,RAKESHKUMAR CHANDRAPRAKASH KASTARIA,VIVART BABULAL MISHRA	RULE SERVED
33506	FA/460/2011	30/03/2011	URMILABEN WD/O JASHUBHAI DAHYABHAI PATEL,MINOR NIKUNJ JASHUBHAI PATEL, THROUGH URMILABEN PATEL,MINOR HARSH JASHUBHAI PATEL, THROUGH URMILABEN PATEL	MR MTM HAKIM	BHIMRAJ BHAVARLALJI MINA,MAHESHCHANDRA KANAIYALAL TONDON,NATIONAL INSURANCE CO LTD	
33507	FA/461/2011	12/04/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAJUBEN JERAMBHAI,NATHUBHAI HARJIBHAI PADHIYAR,NEW INDIA ASSURANCE COMPANY LTD,ARJANBHAI DAHYABHAI KANJARIYA	RULE SERVED,MR PALAK H THAKKAR
33508	FA/462/2011	02/05/2017	SALMANBANU FAZALBHAI MANSURI,ALFAZBHAI FAZALBHAI MANSURI,RESIDABEN GULABBHAI MANSURI	MR R.K.MANSURI	NIZAMUDDIN GAFURBHAI MANSURI,GULABBHAI ABDULBHAI MANSURI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
33509	FA/467/2011	10/03/2017	SATISHKUMAR MOHANBHAI PARMAR,MOHANBHAI DHULABHAI PARMAR,ANANDIBEN MOHANBHAI PARMAR	MR JA ADESHRA	RAVJIBHAI CHANDUBHAI RAVAL,NATIONAL INSURANCE COMPANY LTD,JASBHAI BUCHABHAI MAKWANA,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI
33510	FA/468/2011	20/04/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	RAMESHBHAI GANGARAM PARMAR,PARVATIBEN RAMESHBHAI PARMAR,CHAVDA POPATJI BHAVANJI	RULE SERVED,MR. YOGENDRA THAKORE
33511	FA/469/2011	15/03/2011	MILANBHAI RAMEHSBHAI SHAH,	(MR PARESH M DARJI)	RAMSINHBHAI DANSHINBHAI PARMAR,NEW INDIA INSURANCE COMPANY LIMITED,BHADRESHBHAI VALLABHBHAI BAVISI	,MR SUNIL B PARIKH
33512	FA/470/2011	15/03/2011	KANTABEN THAKERSHIBHAI WD/O THAKERSHIBHAI CHHGANBHAI PATEL,BHARATBHAI THAKERSHIBHAI S/O DECEASED THAKERSHIBHAI,RAJUBHAI THAKERSHIBHAI S/O DECEASED THAKERSHIBHAI CHHAGAN,CHHAGANBHAI MEGHAJIBHAI F/O DECEASED THAKERSHIBHAI CHHGAN,JADIBEN CHHAGANBHAI M/O DECEASED THAKERSHIBHAI CHHAGANBHAI	MR YATIN SONI	JIVANBHAI JETHABHAI PARMAR,UNITED INDIA INSURANCE COMPANY LTD.	,MR VIBHUTI NANAVATI,MR HITESH N ACHARYA

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33513	FA/471/2011	23/02/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECEASED RAMJIBHAI KARSANBHAI MAKWANA, KUSUM,KIRAN RAMJIBHAI MAKWANA, SON,ASMITABEN RAMJIBHAI MAKWANA, DAUGHTER,RANJITKUMAR BALDEVSINGH KAUR,BALDEVSINGH TEJVANTSINGH SHIKH	
33514	FA/473/2011	29/03/2011	ABDUL RAZAK GANIBHAI MEMON,	MR R.K.MANSURI	SALIMBHAI IQBALBHAI MEMON,JAKIRHUSEN ABDULBHAI MEMON,NATIONAL INSURANCE COMPANY LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
33515	FA/474/2011	29/03/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	IRFANBHAI SHABBIRBHAI FRUITWALA,RUPESHKUMAR DIENSHKUMAR DAVE	
33516	FA/475/2011	25/04/2011	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	PRAVINABEN PRAVINBHAI PATANWADIA (SOLANKI),PRAVINBHAI MOTIBHAI PATANWADIA(SOLANKI),RAVAJIBHAI R.GOHIL,GUJARAT STATE RAOD TRANSPORT CORPORATION,PRAVINBHAI MOTIBHAI PATANWADIA(SOLANKI)	NOTICE NOT RECD BACK,NOTICE SERVED,MRS VASAVDATTA BHATT,MR.HIREN M MODI
33517	FA/477/2011	23/03/2011	SURESHBHAI LAXMANBHAI SOLANKI,JYOTSHANABEN SURESHBHAI SOLANKI,SONABEN SURESHBHAI SOLANKI,DEVANG SURESHBHAI SOLANKI	MR PANKAJ R DESAI	VITHALBHAI KURJIBHAI DHADUK,ORIENTAL INSURANCE CO THROUGH DIVISIONAL MANAGER,GOVINDBHAI LADHABHAI,BABUBHAI KARSANBAHI,ORIENTAL INSURANCE CO	,MR ANAL S SHAH
33518	FA/481/2011	08/04/2011	HARSHADBHAI DALASUKHBHAI BHOI,	MR.HIREN M MODI	DILIPBHAI CHHOTABHAI VASAVA,ROHITBHAI B PATEL,ORIENTAL INSURANCE CO LTD	,MR MTM HAKIM,MR ANAL S SHAH
33519	FA/483/2011	22/06/2011	DILIPKUMAR P PANCHAL,	(MR FB BRAHMBHATT)	MANGALRAM AKHANJI AHAR,BHAIRULAL KHUBILALJI KALAL,THE NEW INDIA INSURANCE COMPANY LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,MR SUNIL B PARIKH
33520	FA/484/2011	06/04/2011	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KISHORGIRI KASHIGIRI GOSWAMI,GABHRUBHAI ODHADBHAI BHUKAN,BHARATPARI AMRATPARI GOSWAMI	NOTICE NOT RECD BACK, (MR HM PRACHCHHAK)
33521	FA/485/2011	08/03/2011	HEIRS OF DECEASED SHANTILAL MANGALBHAI VANKAR, MANGALBHAI,MITHIBEN MANGALBHAI VANKAR,VARSHABEN SHANTILAL VANKAR,HIRABEN SHANTILAL VANKAR	MR JA ADESHRA	VIKRAMBHAI BHALABHAI PARMAR,NEW INDIA INSURANCE CO LTD	
33522	FA/486/2011	13/08/2015	GUJARAT INDUSTRIAL POWER CO LTD,	MS ARCHANA R ACHARYA	IQBAL ADAM RANDERA,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,	RULE SERVED,(MR A J PATEL)
33523	FA/487/2011	23/02/2011	BABUBHAI SHAMJIBHAI BHOJANI,	MR YATIN SONI	JIVANBHAI JETHABHAI PARMAR,UNITED INDIA INSURANCE COMPANY LTD.	,MR VIBHUTI NANAVATI,MR HITESH N ACHARYA
33524	FA/488/2011	18/04/2011	MANSUKHBHAI SAVJIBHAI CHAUHAN L.H.OF JITENDRAKUMAR MANSUKHAL,JAYABEN MANSUKHBHAI CHAUHAN L.H.OF JITENDRAKUMAR MANSUKHAL,RASILABEN JITENDRAKUMAR CHAUHAN L.H.OF JITENDRAKUMAR MANSUKH,JAYESH JITENDRAKUMAR CHAUHAN (MINOR) L.H.OF JITENDRAKUMAR	MR MTM HAKIM	GUJARAT STATE ROAD TRANSPORT CORPORATION,	
33525	FA/489/2011	13/06/2015	SHAMJI LALJI BALDANIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF TRUCK NO GT-12-U-5939,RAMJI KANA CHAVDA,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
33526	FA/490/2011	24/02/2011	DINESHKUMAR PARSHOTTAM POLRA,	MR TUSHAR L SHETH	SARMAN RAMABHAI ODEDARA,NAGAJANBHAI PARBATBHAI VISANA,NEW INDIA INSURANCE CO LTD,RAMESHBHAI BHAVANBHAI LAKHANI,MUKESHBHAI PARSHOTTAMBHAI POLRA,NATIONAL INSURANCE COMPANY LTD	

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33527	FA/491/2011	13/04/2011	MUKESHBHAI DAHYABHAI BAROT,	MR NK MAJMUDAR	PREMJIBHAI RAMJIBHAI PATEL,JAYANTIBHAI KARSANBHAI PATEL,JIVANBHAI KARSANBHAI PATEL,BHIKHUBHAI JIVRAJBHAI PATEL,BIPINBHAI DAHYABHAI BAROT,HEIRS OF GAGAJI MALAJI, GABHAJI MANGAJI THAKOR	,(MR SURESHM SHAH)
33528	FA/494/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	KANTIBHAI HARIBHAI PATEL SINCEDECD. THRO' HIS HEIRS & L/R,PRAKASHKUMAR KANTILAL,HARESHKUMAR KANTILAL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
33529	FA/507/2011	01/02/2012	MANAGER, NATIONAL THERMAL POWER PROJECT, BHARUCH,	MR SUNIL S JOSHI	MUSA ABRAHAM BAGAS SINCE DECD.THRO' HIS HEIRS AND L/R,ZULEKHABEN MUSABHAI,YUSUFBHAI MUSABHAI,AHMEDBHAI MUSABHAI,ISMAILBHAI MUSABHAI,HASANBHAI MUSABHAI,RASIDABEN MUSABHAI,YUNUSBHAI MUSABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
33530	FA/518/2011	24/02/2011	RAMNIKBHAI HIRABHAI DECEASED THROUGH HIRABHAI JERAMBHAI,UJAMBEN HIRABHAI	MR MRUGEN K PUROHIT	HASUBHAI MOHMEDBHAI AJMERI,OWNER OF SUPER ROAD-LINE (THROUGH ITS PROPRIETOR M A,ORIENTAL INSURANCE CO LTD,RAMNIKLAL HIRABHAI (DECEASED) THROUGH LEGAL HIERS,MINABEN RAMNIKBHAI,MANSUKHBHAI HIRABHAI,MADHUBEN HIRABHAI	,MR RITURAJ M MEENA
33531	FA/519/2011	24/02/2011	DHUDABHAI JEHABHAI BAJANIYA,PALUBEN DHUDABHAI BAJANIYA,SHARDABEN LAXMANBHAI BAJANIYA,ALPESHBHAI LAXMANBHAI BAJANIYA,MANISHA LAXMANBHAI BAJANIYA	MR HARSHIT S TOLIA	LAXMANBHAI MAVJIBHAI BAJANIYA,PRAVINKUMAR PRAGJIBHAI THAKKAR,ORIENTAL INSURANCE COMPANY	,MR RITURAJ M MEENA
33532	FA/520/2011	24/02/2011	DASHRATHBHAI RAMANBHAI DALWADI,	MR VA MANSURI	RANJITSINH CHANDRASINH SOLANKI,UNITED INDIA INSURANCE COMPANY LTD.	,(MR MAULIK J SHELAT)
33533	FA/522/2011	05/04/2011	PARASHARBHAI ANANTRAI PANDYA,	MR BHARAT JANI	AMRUTBHAI ANILBHAI NAGAR,JAYESHBHAI MANUBHAI CHAUHAN,ORIENTAL INSURANCE CO. LTD,DHARMENDRABHAI GUNVANTBHAI	,MR VASANTS SHAH
33534	FA/526/2011	24/02/2011	MEENABEN AMBABHAI PATIL (MARATHA),	MR.HIREN M MODI	ABDULBHAI JAMALBHAI MANSURI,AHMEDABAD MUNICIPAL TRANSPORT CORPORATION	
33535	FA/527/2011	15/03/2011	KANAIYALAL DWARKADAS CHAVDA,	MR TUSHAR L SHETH	TRUCK NO GTK-4223'S DRIVER & OWNER : BHARAT JERAM JADAV,INSURER : UNITED INDIA INSURANCE CO LTD	,(MR HASMUKH THAKKER)
33536	FA/528/2011	24/02/2011	SHANKARBHAI MANGALBHAI BHOI (SINCE DECD.),SURAJBEN WD/O SHANKARBHAI MANGALBHAI BHOI,RAMANBHAI SHANKARBHAI BHOI,ARVINDBHAI SHANKARBHAI BHOI,HARSHADBHAI SHANKARBHAI BHOI,SOMABHAI SHANKARBHAI BHOI,SOMABHAI SHANKARBHAI BHOI,SHANTABEN D/O SHANAKRBHAI,MANJULABEN D/O SHANKARBAHI	MR BC DAVE	KETANKUMAR BHALABHAI @ BHARATBHAI DHULABHAI PATEL,BHALABHAI @ BHARATBHAI BHULABHAI PATEL,NATIONAL INSURANCE CO LTD	,MR SUNIL B PARIKH
33537	FA/529/2011	15/12/2016	AMRUTBHAI KACHARABHAI CHAMAR,	MR R.K.MANSURI	DEVARAM VESAT MEENA (DELETED),RAKESHKUMAR KESHRIMALJI JAIN,UNITED INDIA INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
33538	FA/530/2011	08/02/2017	NATIONAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	HARESHBHAI TULSHIBHAI MAKWANA,CHANDUBHAI JESINGBHAI,JESINGBHAI HIRABHAI,VANRAJSINH MANGALSINH RATHOD,ATMARAM SONS	RULE SERVED,SERVED BY AFFIX. (R)
33539	FA/534/2011	10/03/2011	REGIONAL DIRECTOR,	MR HEMANT S SHAH	GUJARAT STATE HANDLOOM & HANDICRAFTS DEVELOPMENT CORPORATION,	MR HS MUNSHAW
33540	FA/536/2011	15/03/2011	SHAILESHBHAI SHAMJIBHAI PANCHASARA,	MR MA BUKHARI	SMITABEN SHAILESHBHAI PANCHASARA,	MR VILAS G GOSWAMY
33541	FA/538/2011	22/07/2015	HASUBEN GOVINDBHAI BAROCHIYA,	MR SP MAJMUDAR,MR P P MAJMUDAR	NAVNEETBHAI VALJIBHAI PANARA,	MR ASHISH M DAGLI
33542	FA/539/2011	24/02/2011	JAGDISHBHAI DALPATRAI BHATT,	MR.HIREN M MODI	DINESHBHAI VALJIBHAI SINGAL,NEW INDIA ASSURANCE CO LTD,NATIONAL INSURANCE CO LTD	,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR

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33543	FA/540/2011	24/02/2011	JAGDISHBHAI DALPATRAI BHATT,	MR.HIREN M MODI	KANCHANBEN DINESHBHAI SINGAL,NEW INDIA ASSURANCE CO LTD,NATIONAL INSURANCE CO LTD	,MR SUNIL B PARIKH
33544	FA/541/2011	08/03/2011	MODI RATILAL PRABHUDAS,	MR AI SURTI	CHANDUJI BHIUKHAJI THAKORE,RAVAL KARSANBHAI MANGADBHAI,UNITED INDIA INSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
33545	FA/542/2011	08/03/2011	MODI RATILAL PRABHUDAS,	MR AI SURTI	JOSHI JITENDRABHAI PRAHLADBHAI,RAVAL KARSANBHAI MANGADBHAI,UNITED INDIA INSURANCE COMPANY LIMITED	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
33546	FA/543/2011	08/03/2011	MODI RATILAL PRABHUDAS,	MR AI SURTI	JOSHI RASIKLAL CHIMANLAL,RAVAL KARSANBHAI MANGADBHAI,UNITED INDIA INSURANCE COMPANY LIMITED	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
33547	FA/544/2011	08/03/2011	MODI RATILAL PRABHUDAS,	MR AI SURTI	THAKORE MADARJI GALABJI,UNITED INDIA INSURANCE COMPANY LIMITED	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
33548	FA/545/2011	13/04/2017	RAFIYABEN WD/O RIZWAN ABDULMAJID UNDARA,MINOR MAHEJBIR RIZWAN UNDARA, THROUGH RAFIYABEN UNDARA,ABDULMAJID ABDULSATTAR UNDARA,ASIYABEN ABDULSATTAR UNDARA	MR MTM HAKIM	MAHENDRAKUMAR MANGALBHAI PARMAR (DELETED),MAHENDRAKUMAR RASULBHAI HANDA,ORIENTAL INSURANCE CO LTD,KALPESHBHAI GAUTAMBHAI VASAIYA,SURESHKUMAR RASULBHAI HANDA,ORIENTAL INSURANCE CO LTD	,RULE SERVED,MR RITURAJ M MEENA,MR PRADIP J PATEL
33549	FA/546/2011	28/04/2017	REVTUBHA KALUBHA VADHER SINCE DECD. THROUGH HEIRS,SHANTUBA REVTUBHA VADHER,RAVIRAJ REVTUBHA VADHER MINOR,MITRAJ REVTUBHA VADHER MINOR,JANAKBA KALUBHA VADHER	MR PREMAL S RACHH	BHARATBHAI BHAGVANJIBHAI KUNDALIYA,NATIONAL INSURANCE CO. LTD,DOLATSINH P JADEJA,ORIENTAL INSURANCE CO.LTD	RULE SERVED,(MR MAULIK J SHELAT)
33550	FA/547/2011	21/12/2016	UNITED INDIA INSURANCE COMPANY LTD.,	MS HINA DESAI	DHORIBEN PUNIYABHAI RATHWA,MINOR CHHAGANBHAI PUNIYABHAI RATHWA, THROUGH DHORIBEN PUNIYA,MINOR KHURBAN PUNIYABHAI RATHWA, THROUGH DHORIBEN PUNIYABHAI,MINOR BAVLO PUNIYABHAI RATHWA. THROUGH DHORIBEN PUNIYABHAI,MINOR MADHUBEN PUNIYABHAI RATHWA, THROUGH DHORIBEN PUNIYA,SULEMANBHAI PUNIYABHAI RATHWA,KAGRIBEN DALSANGBHAI RATHWA,DEVSINH THAVARIA RATHWA DELETED,HUSEN ABDUL RAHINALAM	,RULE SERVED,UNSERVED EXPIRED (R)
33551	FA/548/2011	12/12/2015	GSRTC,	MR HS MUNSHAW	RITABEN MAHESHBHAI GAYAKWAD,MINOR ROHAN MAHESHBHAI GAYAKWAD,MINOR RIDDHI MAHESHBHAI GAYAKWAD,SADHNABEN NARAYNABHAI GAYAKWAD,MANSURALI IBRAHIM CHINCHANWALA	RULE SERVED,UNSERVED EXPIRED (R),MR NIRAV C THAKKAR
33552	FA/549/2011	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NAVNITBHAI NATHUBHAI PIPILIYA SINCE DECD. THROUGH HEIRS,VILASBEN NAVNITBHAI,BHAUTIK NAVNITBHAI MINOR THROUGH,PRIYA NAVNITBHAI MINOR THROUGH,DHIRAJLAL LAVJIBHAI SAVALIYA,ORIENTAL INSURANCE CO. LTD	,MR RAJNI H MEHTA,MR RATHIN P RAVAL
33553	FA/550/2011	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NILESHBHAI NARENDRABHAI PATEL,DHIRAJLAL LAVJIBHAI SAVALIYA,ORIENTAL INSURANCE CO. LTD	,MR RAJNI H MEHTA,MR RATHIN P RAVAL
33554	FA/551/2011	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SHARDABEN DHIRAJLAL L.R. OF MINOR KARNAL,DHIRAJLAL LAVJIBHAI SAVALIYA,ORIENTAL INSURANCE CO. LTD	MR RAJNI H MEHTA,MR RATHIN P RAVAL

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33555	FA/552/2011	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RATIBHAI NATHUBHAI PIPALIYA L.R.OF RAJNIKANT R PIPALIA,DHIRAJLAL LAVJIBHAI SAVALIYA,ORIENTAL INSURANCE CO. LTD	,MR RAJNI H MEHTA,MR RATHIN P RAVAL
33556	FA/553/2011	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RAMJIBHAI LAVJIBHAI SAVALIYA L.R. RAJESHBHAI R SAVALIYA,DHIRAJLAL LAVJIBHAI SAVALIYA,ORIENTAL INSURANCE CO. LTD	MR RAJNI H MEHTA,MR RATHIN P RAVAL
33557	FA/554/2011	09/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DHIRAJLAL LAVJIBHAI SAVALIYA,DHIRAJLAL LAVJIBHAI SAVALIYA,ORIENTAL INSURANCE CO. LTD	,MR RAJNI H MEHTA
33558	FA/556/2011	04/05/2012	NITRO AROMATICS (A DIVISION OF DEEPAK NITRITE LIMITED),	MR KABIR A HATHI	REGIONAL DIRECTOR, ESI CORPORATION,ESI CORPORATION SUB REGIONAL OFFICE,THE JOINT DIRECTOR ESI CORPORATION	RULE SERVED,MR SACHIN D VASAVADA
33559	FA/557/2011	08/03/2011	UDESINH GAMBHIRSINH PADHIYAR,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	TATA AIG GENERAL INSURANCE CO,RAMANBHAI MOTIBHAI TALPADA,DAHIBEN RAMANBHAI TALPADA,SURESHBHAI RAMANBHAI TALPADA,PARESHBHAI RAMANBHAI TALPADA,ASHOKBHAI RAMANBHAI TALPADA	,MR VIBHUTI NANAVATI,MR RAXIT J DHOLAKIA
33560	FA/558/2011	03/05/2017	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	HARESHBHAI VELJIBHAI ITALIA DECEASED THROUGH LEGAL HEIR,GAVUBEN VELJIBHAI ITALIA,UPENDRABHAI SHIVRAM DEVMURARI,PRAKASHBHAI HARIBHAI BHATTI (S T BUS NO GJ-1Z-3574)[DELETED],GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR UMANG R VYAS
33561	FA/559/2011	15/09/2015	THAKORE CHATURJI DALSUKHJI HEIRS & VAHIVATKARTA OF FAMILY OF,THAKORE PURIBEN CHATURJI,THAKORE SHANKERJI CHATURJI,THAKORE DINESHJI CHATURJI,THAKORE PRAVINJI CHATURJI,THAKORE KAMIBEN CHATURJI,THAKORE SUKHIBEN CHATURJI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
33562	FA/560/2011	15/09/2015	THAKORE CHATURJI DALSUKHJI HEIRS & VAHIVATKARTA OF FAMILY OF,THAKORE PURIBEN CHATURJI,THAKORE SHANKERJI CHATURJI,THAKORE DINESHJI CHATURJI,THAKORE PRAVINJI CHATURJI,THAKORE KAMIBEN CHATURJI,THAKORE SUKHIBEN CHATURJI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
33563	FA/561/2011	15/09/2015	PATEL LILACHAND BECHARDAS,PATEL SUSHILABEN LILACHAND,PATEL MANJULABEN LILACHAND,PATEL BHARATBHAI LILACHAND,PATEL DHARMISHTHABEN LILACHAND,PATEL AMBALAL BECHARDAS,PATEL BABUBHAI BECHARDAS	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
33564	FA/562/2011	15/09/2015	PATEL RAMABHAI AMBALAL,PATEL HIRABEN RAMJIBHAI,PATEL RAJESHBHAI RAMJIBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
33565	FA/563/2011	02/03/2012	UNITED INDIA INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	VALLABHBHAI KURJIBHAI BARSIYA,JAYESHBHAI MOHANBHAI	RULE SERVED
33566	FA/564/2011	29/12/2010	DALMIA DYE CHEM INDUSTRIES LTD,	MR ASPI M KAPADIA	M/S AMIT POLYCOATS,	MR DHAVAL D VYAS
33567	FA/565/2011	12/12/2015	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANGHAVI VRUJLAL HARILAL,SANGHAVI HASMUKHLAL HARILAL,SANGHAVI PRAVINKUMAR HARILAL	RULE SERVED
33568	FA/566/2011	08/04/2017	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA KHODUBHA DEVISING,RANA TAKHUBHA KHODUBHA,RANA KIRITSINH KHODUBHA	,RULE SERVED
33569	FA/567/2011	12/11/2016	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI TALSHIBHAI PATEL,MARGHABEN SHANKARBHAI,RANCHHODBHAI SHANKARBHAI,PRAVINBHAI SHANKARBHAI,ARVINDBHAI SHANKARBHAI,RAMESHBHAI SHANKARBHAI,KANCHANBEN SHANKARBHAI,VIJYABEN SHANKARBHAI,MANGLABEN SHANKARBHAI,SON OF DECEASED ARJANBHAI SHANKARBHAI, MUKESHBHAI ARJANBHAI	,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33570	FA/568/2011	14/03/2015	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGAWANBHAI BHUDARBHAI,PATEL RATANBEN BHAGWANBHAI,PATEL KANJIBHAI BHAGWANBHAI,PATEL MAGANBHAI BHAGWANBHAI,PATEL VALJIBHAI BHAGWANBHAI,PATEL JAGDISHBHAI BHAGWANBHAI,PATEL CHANDRAKANT BHAGWANBHAI,PATEL DHIRAJBHAI BHAGWANBHAI	,RULE SERVED
33571	FA/569/2011	14/03/2015	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSANBHAI POPATBHAI,	RULE SERVED
33572	FA/570/2011	14/03/2015	STATE THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI POTIBEN JIVABHAI,	RULE SERVED
33573	FA/571/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UDESANG ABHESANG,CHHATRASANG ABHESANG	MR KM SHETH
33574	FA/572/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANPATSINH UDESINH RAJ,	MR KM SHETH
33575	FA/573/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRASINH JEETSINH,	MR KM SHETH
33576	FA/574/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHWANTSINH VAKHATSINH RATHOD,	MR KM SHETH
33577	FA/575/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM BAPUSAHEB,	MR KM SHETH
33578	FA/576/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM BOPALBHAI GHORI THROUGH LEGAL HEIRS,MEMUDABEN WD/O IBRAHIM BOPALBHAI,ALIBHAI IBRAHIMBHAI,AAIYUBBHAI IBRAHIMBHAI,BASHIRBHAI IBRAHIMBHAI,JETUNBEN D/O IBRAHIMBHAI,AFSANABEN D/O IBRAHIMBHAI	,MR KM SHETH
33579	FA/577/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAPUSAHEB CHHATRASANG,	MR KM SHETH
33580	FA/578/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARPATSINH UDESINH,	RULE SERVED,MR KM SHETH
33581	FA/579/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIMMATSINH HARISINH RANA,	RULE SERVED,MR KM SHETH
33582	FA/580/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HASANBHAI GULBHABHAI,	RULE SERVED,MR KM SHETH
33583	FA/581/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAGJIBAVA DEEPSANG THROUGH LEGAL HEIRS,NARENDRASINH NAGJIBAVA	,RULE SERVED,MR KM SHETH
33584	FA/582/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANJEETSINH CHHATRASINH,	RULE SERVED,MR KM SHETH
33585	FA/583/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAHALADSANG MOHANSANG THROUGH LEGAL HEIRS,SHANTABEN WD/O PRAHALADSINH MOHANSANG,MADHUBEN D/O PRAHALADSINH,KANUBEN D/O PRAHALADSINH LAXMANSINH PRABHATSINH	,RULE SERVED,MR KM SHETH
33586	FA/584/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI BHIKHABHAI,ADABHAI BHIKHABHAI,BUDHABHAI BHIKHABHAI,RAISANGBHAI BHIKHABHAI	RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH
33587	FA/585/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOVINDBHAI HIRABHAI PARMAR,NATHIBEN WD/O HIRABHAI KARSANBHAI	RULE SERVED,MR KM SHETH
33588	FA/586/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI GALABBHAI,VAJESANG GALABBHAI,KARSANBHAI GALABBHAI,MELABHAI GALABBHAI	RULE SERVED,MR KM SHETH
33589	FA/587/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PAHADSANG DABHAIBHAI,	UNSERVED EXPIRED (R)
33590	FA/588/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDUL GAPHUR KASAMBHAI THROUGH DIVAN PHIROJBHAI K,	RULE SERVED,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33591	FA/589/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI NARSINHBHAI HARIJAN,JADABEN WD/O NARSINHBHAI PARSOTTAM	RULE SERVED,MR KM SHETH
33592	FA/590/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMARSINH UDAYSINH RANA,	RULE SERVED,MR KM SHETH
33593	FA/591/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAJANBHAI VIRABHAI,	RULE SERVED,MR MD VAKIL
33594	FA/592/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMANTBHAI VIRABHAI,	RULE SERVED,MR MD VAKIL
33595	FA/593/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH SURSANGBHAI,	RULE SERVED,MR MD VAKIL
33596	FA/594/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMBHIRSINH SARTANSINH,	RULE SERVED,MR MD VAKIL
33597	FA/595/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BANESANG SHIVUBHAI,SARTANSANG SHIVUBHAI,UDESINHBHAI SIVUBHAI	RULE SERVED,MR MD VAKIL
33598	FA/599/2011	30/03/2017	ANIRUDHHBHAI JAYANTIBHAI SUTHAR,NITABEN ANIRUDHBHAI SUTHAR,BHUMIKABEN ANIRUDHBHAI SUTHAR,MAYANK ANIRUDHBHAI SUTHAR	MR MURALI N DEVNANI	SHIEKH MEHAMOODMINYA AKBARIMINYA,JAGDISHBHAI M LALWANI,UNITED INDIA INSURANCE COMPANY LIMITED,GOSWAMI HARDIKPURI BHUPENDRAPURI,BHUPENDRAGIRI A GOSWAMI,ORIENTAL INSURANCE COMPANY LIMITED	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR PARESH M DARJI),MS KARUNA V RAHEVAR
33599	FA/600/2011	27/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PARVATBHAI CHHAGANBHAI,	RULE SERVED,MR VIJAY N RAVAL
33600	FA/601/2011	27/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RATANSIINH TERSINH,BAKUBHAI MAGANBHAI,SARDARBHAI RAYSOMGBHAI	RULE SERVED,MR VIJAY N RAVAL
33601	FA/602/2011	27/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AARATSINH AMARSINH,LAXMANSINH AMARSINH,GULABSINH AMARSINH,CHHATRASINH AMARSINH,RATANSINH AMARSINH	RULE SERVED,MR VIJAY N RAVAL
33602	FA/603/2011	27/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAMSINH MANSUKHBHAI,FATABHAI MANSUKHBHAI	RULE SERVED,MR VIJAY N RAVAL
33603	FA/604/2011	27/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MOHANBHAI MAGANBHAI,BHAGABHAI MAGANBHAI,JUVANSINH MAGANBHAI	RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR VIJAY N RAVAL
33604	FA/605/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	DAOODBHAI MUSE,MUNAF DAOOD MUSE,JORABEN DAOOD MUSE,IQBAL DAOOD MUSE,NAZMA DAOOD MUSE,SALIM DAOOD MUSE	,MR SP MAJMUDAR,MR P P MAJMUDAR
33605	FA/606/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	ADAM MUSA UMAR,	UNSERVED EXPIRED (R)
33606	FA/607/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	PATEL VINAY KANT J,	MR SP MAJMUDAR,MR P P MAJMUDAR
33607	FA/608/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	HARIBHAI CHHGANBHAI,	UNSERVED EXPIRED (R)
33608	FA/609/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	KAMLESHKUMAR ARVIND, MINOR VISMAY KUMAR' GUARDIAN KIRANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
33609	FA/610/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	PATEL RAMANBHAI SHAMALBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33610	FA/611/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	AMINABEN SULEMAN,	MR SP MAJMUDAR,MR P P MAJMUDAR
33611	FA/613/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	DINESHBHAI RANCHHODBHAI,GIRISHBHAI RANCHHODBHAI,ASHOKBHAI RANCHHODBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
33612	FA/614/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	YAQUB ADAM BAGAS,	MR SP MAJMUDAR,MR P P MAJMUDAR
33613	FA/615/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	YUSUF VALI'S POA HOLDER VALI MOHAMMAD,	MR SP MAJMUDAR,MR P P MAJMUDAR
33614	FA/617/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	ADAMVALI AHMAD SULEMAN,ISMAILVALI AHMAD SULEMAN,SIRAJVALI AHMED SULEMAN,BASIRVALI AHMAD SULEMAN,ABDUL MAZIDVALI AHMED	RULE NOT RECD BACK,MR SP MAJMUDAR,MR P P MAJMUDAR
33615	FA/618/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	VALI AHMAD MUSA ISMAIL,	UNSERVED EXPIRED (R)
33616	FA/619/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANGALSINH DHULABHAI PATEL,	MR VIJAY N RAVAL
33617	FA/620/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI SAVKUNBHAI PATEL,KADVABHAI SAVKUNBHAI PATEL	RULE SERVED
33618	FA/621/2011	12/11/2016	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMLABEN PUJABHAI RANA,BIPINBHAI PUJABHAI RANA	RULE SERVED,UNSERVED EXPIRED (R)
33619	FA/622/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL HARIPRASAD NATVARLAL,PANDYA RAMANBHAI DHULABHAI,PATEL VINODBHAI KANUBHAI	RULE SERVED
33620	FA/623/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI KALUBHAI PATEL,	MR VIJAY N RAVAL
33621	FA/624/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL VINODBHAI KANUBHAI,PATEL HARIPRASAD NATVARLAL	RULE SERVED,MR VIJAY N RAVAL
33622	FA/625/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BABUBHAI CHANDUBHAI PATEL,	DECEASED LITIGANT
33623	FA/626/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHESHBHAI NARANBHAI PATEL,	MR.KUNAL R.DESAI
33624	FA/627/2011	24/09/2019	DY. COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DECEASED NARANDAS CHHAGANLAL THORUGH HIS LEGAL HEIRS,GUNVANTIBEN NARANDAS PATEL,MAHESHBHAI NARANDAS PATEL,SAKUBEN NARANDAS PATEL,SHAILESHBHAI NARANDAS PATEL,PADMABEN NARANDAS PATEL,PARESHBHAI NARANDAS PATEL	DECEASED LITIGANT,MR.KUNAL R.DESAI
33625	FA/628/2011	01/03/2017	RANJANBEN SHANKARBHAI VASAVA,VIJAYBHAI SHANKARBHAI VASAVA,NAYANBHAI SHANKARBHAI VASAVA,MINOR ARUNABEN SHANKARBHAI VASAVA,MINOR ASHOK SHANKARBHAI VASAVA,NAVJIBHAI DUNGARIYABHAI VASAVA,IRUBEN NAVJIBHAI VASAVA	MR MTM HAKIM	LABHUBHAI AMARSING VASAVA,SATABHAI VAGHABHAI BHARWAD,NATIONAL INSURANCE CO	RULE SERVED,MR HAMESH C NAIDU
33626	FA/629/2011	15/03/2011	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHHAGANLAL KUNAJI,RABARI MALJI JIVANBHAI,MUKESHBHAI NURUDDINBHAI VELANI,SURESHBHAI VALAJIBHAI MAKWANA,SAJJANSINH BHAGWATSINH	
33627	FA/630/2011	15/03/2011	LAXMIBEN GANESHBHAI KAHAR,	MR MTM HAKIM	GANESHBHAI SANKARBHAI KAHAR,NEW INDIA INSURANCE COMPANY LIMITED	

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33628	FA/635/2011	23/03/2011	MANIBEN W/O MOHANBHAI SHANKARBHAI MAKWANA,DASHRATHBHAI MOHANBHAI MAKWANA	(MR PARESH M DARJI)	DRIVER & OWNER OF RICKSHAW NUMBER GJ-7-Z-197, BABUBHAI BACHU,INSURANCE COMPANY OF RICKSHAW NUMBER GJ-7-Z-197, UNITED	
33629	FA/636/2011	19/04/2012	SUMAR RAMZAN KUMBHAR,	MR.HIREN M MODI	ADAM SALE NODE,SIDHIK HAJI RAMJAN KUMBHAR,ORIENTAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR RITURAJ M MEENA
33630	FA/638/2011	08/04/2017	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	JAHUJI GAMBHIRJI THAKOR,THAKOR JEKABAI JAHUJI,THAKOR RATANJI SOMAJI DECEASED.,BALABA RATANJI THAKOR,THAVUBHA RATANJI THAKOR,VALHATSAMG RATANJI THAKOR	,RULE SERVED,RULE UNSERVED
33631	FA/639/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSINH DOLATSINH,JAYENDRASINH PRABHATSINH,VASANTBEN PRABHATSINH,YOGENDRASINH PRABHATSINH	,RULE SERVED,MR MM SAIYED
33632	FA/640/2011	05/12/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PREMJIBHAI NAGARBHAI PATEL,RAJNIKANT (MINOR) PREMJIBHAI PATEL, THROUGH PREMJIBHAI NAGAR,SMITABEN (MINOR) PREMJIBHAI PATEL, THROUGH PREMJIBHAI NAGAR,BHARATBHAI MADHAVRAO PATIL	RULE SERVED
33633	FA/641/2011	05/12/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PREMJIBHAI NAGARBHAI PATEL,BHARATBHAI MADHAVRAO PATIL	RULE SERVED
33634	FA/642/2011	25/11/2011	AJAY BIRJUBHAI PARMAR,	MR PREMAL S RACHH	KULSAMBEN ALIASBHAI BHAYA,UNITED INDIA INSURANCE CO LTD	,(MR MAULIK J SHELAT)
33635	FA/643/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM	GOVERNMENT PLEADER	BHIKHABHAI GIRDHARBHAI SINCE DECD.THRO HIS HEIRS,RAJENDRABHAI BHIKHABHAI,REVABEN BHIKHABHAI,KASHIBHAI GIRDHARBHAI,CHATURBHAI GIRDHARBHAI,MULJIBHAI GIRDHARBHAI SINCE DECD.THRO HIS HEIRS,CHITUBHAI MULJIBHAI,AMRUTBHAI MULJIBHAI,RAVJIBHAI MULJIBHAI,JASUBEN MULJIBHAI,ISHWARBHAI MULJIBHAI,DINESHBHAI MULJIBHAI,CHAMPAKBHAI MULJIBHAI,CHHAGANBHAI GOVINDBHAI SINCE DECD.THRO HIS HEIRS,GITABEN CHHGANBHAI PRAJAPATI,RAMILABEN CHHGANBHAI PRAJAPATI,MAYABEN CHHAGANBHAI PRAJAPATI,HARSHADBHAI CHHAGANBHAI PRAJAPATI,RANCHHODBHAI BECHARBHAI SINCE DECD.THRO HIS HEIRS,SOMIBEN RANCHHODBHAI,DINESHBHAI RANCHHODBHAI,NIRMALABEN RANCHHODBHAI,RASIKBHAI RANCHHODBHAI,MANHARBHAI RANCHHODBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR NIRAV C THAKKAR
33636	FA/644/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	CHANDRAKANT JAYANTILAL BHATT,	RULE NOT RECD BACK
33637	FA/645/2011	28/03/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANG MANSANGBHAI,	MR MM SAIYED
33638	FA/646/2011	28/03/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SADUBEN WD/O AHMED RAHIM MOTAJI,	MR MM SAIYED
33639	FA/647/2011	28/03/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHHTRASANG RUPSANG,UMEDBA WD/O CHHATRASANG RUPSANG,JANAKBA CHHATRASANG,MANISHABEN CHHATRASANG	,MR MM SAIYED
33640	FA/648/2011	01/04/2011	NITREX CHEMICALS INDIA LTD. REG.OFFICE AT D-43,SOUTH EXT-2,MAHENDRA GUNMANMAL LODHA,GAUTAM MITHALLA JAIN,RAJA R.M.,BIPINLAL CHARANJITHLAL	(MR UTKARSH B JANI)	N.M. PATEL ENGINEERING PVT.LTD,	MS MEGHA JANI
33641	FA/649/2011	15/03/2012	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	NIRMALABEN CHANDUBHAI BHOJAK,DEVRAJBHAI CHANDUBHAI BHOJAK,SURESH R RAJYAGURU	RULE SERVED,(MR SANDEEP N BHATT)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33642	FA/650/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NAVNEETBHAI RANCHHODBHAI,	MR KASHYAP R JOSHI
33643	FA/651/2011	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHATURBHAI PARSOTTAM PATEL,KIRITBHAI PARSOTTAM	,MR KASHYAP R JOSHI
33644	FA/652/2011	01/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI PARSOTTAMBHAI,	
33645	FA/654/2011	04/05/2011	ICICI LOMBARD GENERAL INSURANCE CO. LTD., JAMNAGAR,	MR VIBHUTI NANAVATI	BHARATSINH GUMANSINH JADEJA,SHATRUGHN TIWARI,ABHIJITSINH DEVENDRASINH JADEJA,MINABA DEVENDRASINH JADEJA,UNITED INDIA INSURANCE CO LTD,VIJAYBA VAKHUBHA ZALA	NOTICE SERVED,NOTICE UNSERVED,MR PM LAKHANI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI
33646	FA/655/2011	13/04/2011	UNITED INDIA INSURANCE CO LTD, REGISTERED OFFICE AT CHENNAI,	MR RAJNI H MEHTA	JIVANBHAI KANABHAI PATEL,SURYAPRASAD JAYRAMBHAI YADAV,M/S AMIN TRANSPORT COMPANY	,MR MTM HAKIM
33647	FA/659/2011	22/03/2011	VINESHBHAI MANIBHAI PATEL,	MR KASHYAP R JOSHI	BHARATBHAI DHANJIBHAI MORABIYA,CHHAGANBHAI VELJIBHAI PATEL,MANIBHAI HIRABHAI PATEL,UNITED INDIA INSURANCE CO LTD	
33648	FA/662/2011	23/03/2011	BACHUBHAI MANGABHAI RATHOD (HALPATI),KESHIBEN BACHUBHAI RATHOD (HALPATI),DAXABEN @ REKHABEN BACHUBHAI RATHOD (HALPATI)	MR.HIREN M MODI	ISHWARBHAI KHUSHALBHAI AHIR,VASANTBHAI RAMANBHAI PATEL,NEW INDIA ASSURANCE CO LTD	,MR SUNIL B PARIKH
33649	FA/664/2011	29/11/2016	JASWANTBHAI GOKALBHAI PATEL,	MR MTM HAKIM	HEIRS OF DECEASED THAKORBHAI MORARBHAI PATEL, SURSANGBHAI,UNITED INDIA INSURANCE CO LTD,MAHOBBATSING DHANSING (DELETED AT EXH. 16),HASMUKHBHAI GANESHBHAI PATEL	,RULE SERVED,MR PALAK H THAKKAR
33650	FA/666/2011	07/12/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MUSTUFAMIYA HUSSAINMIYA MALEK,BABUBHAI RAMABHAI PARMAR	RULE SERVED,MR MAKBUL I MANSURI
33651	FA/667/2011	13/04/2017	AMIBEN DIPAKBHAI VASAVA,MINOR KIRANBHAI DIPAKBHAI,MINOR JYOTIKABEN DIPAKBHAI,MINOR HINAKUMARI DIPAKBHAI,PRABHUBHAI GERIYABHAI VASAVA	MR MTM HAKIM	NAVALBHAI KARMASING VASAVA [DELETED AS PER COURTS ORDER DTD 3.11.15],ASIFBHAI ABDULHAKK SHAIKH,NEW INDIA INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR SANDIP C SHAH
33652	FA/668/2011	08/03/2011	VASUBEN ALIAS VASANTIBEN BHIKHABHAI PARMAR,KALPESH BHIKHABHAI PARMAR,CHIRAG BHIKHABHAI PARMAR	MR.HIREN M MODI	RAMAKANT JAYAPRASAD SHRIVASTAVA,CHANDRAKANT RAMCHARAN SHRIVASTAVA,ORIENTAL INSURANCE CO LTD	,(MR MAULIK J SHELAT)
33653	FA/672/2011	31/01/2017	GUJARAT ELECTRICITY BOARD NOW GUJARAT URJA VIKAS NIGAM L,GUJARAT ELECTRICITY BOARD NOW PASCHIM GUJARAT VIJ COMPAN	MR DIPAK R DAVE	NAGJI BHIMA SAGATHIYA THROUGH LEGAL HEIRS,LABHUBEN HIRABHAI,VARSHABEN NAGJI,BALABHAI NAGJI,BENIBEN NAGJI,LAKHIBEN BHIMA,BHIMABHAI RAJA,CONTRACTOR MEHBOOBSHA SULTANSHA GHANCHI-NI-KHADKI	,RULE SERVED,MR HASIT H JOSHI
33654	FA/673/2011	16/03/2011	CHAIRMAN/MANAGING DIRECTOR,SUPERINTENDING ENGINEER GUJARAT ELECTRICITY BOARD,DY. EXECUTIVE ENGINEER GUJARAT ELECTRICITY BOARD	MR DIPAK R DAVE	BHURUBHA BAHADURSINH ZALA,SARPANCH SHRI/ MANTRI SHRI	,MR HARSHAD K PATEL
33655	FA/674/2011	02/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	MANHARLAL KALYANDAS RANA,BHARTIBEN @ NARMADABEN MANHARLA RANA,JIGNESHBHAI NAGAJIBHAI DHINGAR	RULE SERVED,MR.HIREN M MODI
33656	FA/678/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMUBEN WD/O HARJIBHAI DESABHAI,	RULE SERVED,MR VIRAL V DAVE,MR YOGESH P DAVE
33657	FA/679/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI JASMATBHAI,	RULE SERVED,MR MD VAKIL
33658	FA/680/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAJANBHAI VAJABHAI,	RULE SERVED,MR MD VAKIL
33659	FA/681/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JASMATBHAI ODHAD,NAGJI JASMAT	,RULE SERVED,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33660	FA/682/2011	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMABHAI HAMIRBHAI,	RULE SERVED
33661	FA/685/2011	12/11/2016	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHIMABHAI LALLUBHAI RATHAVA,	MR VIJAY N RAVAL
33662	FA/691/2011	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VAGHAJI FULAJI,THAKOR HAMIRJI FULAJI,THAKOR LAXMANJI FULAJI,THAKOR MANSANGJI FULAJI,THAKOR BADALIBEN FULAJI,THAKOR BALUBEN FULAJI	RULE SERVED,UNSERVED EXPIRED (R),MR AV PRAJAPATI
33663	FA/692/2011	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SENDHAJI HATHAJEE,THAKOR VAJAJI HATHAJEE	MR AV PRAJAPATI
33664	FA/693/2011	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUROHIT BHAVARSINH MAGANLAL,PUROHIT ARJUNSINH MAGANLAL,PUROHIT JABBARSINH MAGANLAL,PUROHIT SATPALSINH MAGANLAL,PUROHIT BALAWANTSINH MAGANLAL	RULE SERVED,MR AV PRAJAPATI
33665	FA/694/2011	15/02/2018	JATANBEN BHAVANBHAI DALVADI,NATHABHAI BHAVANBHAI DALVADI	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	MS RITU R GURU
33666	FA/701/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG JITSANG SINCE DIED HIS LEGAL HEIRS,KESARBA UDESANG JITSANG WIFE DECESED.,MAHAMADBHAI UDESANG JITSANG SON,RASULBHAI UDESANG JITSANG SON,AIYUBBHAI UDESANG JITSANG SON,RUKSANABEN JASBHAI PARMAR DAUGHTER,NASIRABEN PYARASAB PARMAR DAUGHTER	,RULE SERVED,MR MM SAIYED
33667	FA/702/2011	28/03/2019	BINAYKUMAR RAMESHWARPRASAD GUPTA,SARITAKUMARI BINAYKUMAR GUPTA (WIFE),MINOR CHAITANYA BINAYKUMAR GUPTA, THROUGH BINAYKUMAR R GUPTA,SHANTADEVI RAMESHWARPRASAD GUPTA	MR BHARAT JANI,MS ANU S VERMA	DILIPKUMAR PUNAJIBHAI,PATEL NATVARLAL ISHWARDAS,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA,MR IMTIYAJ M KURESHI
33668	FA/703/2011	07/03/2011	ARVINDBHAI HAMIRBHAI PARDHI L.R.OF VIMLABEN A PARDHI,KIRANBEN ARVINDBHAI PARDHI L.R.OF VIMLABEN A PARDHI,VAISHALIBEN ARVINDBHAI PARDHI L.R.OF VIMLABEN A PARDHI,VIBHUTIBEN ARVINDBHAI PARDHI L.R.OF VIMLABEN A PARDHI,HEMANG ARVINDBHAI PARDHI L.R.OF VIMLABEN A PARDHI	MR MRUGEN K PUROHIT	RAVJIBHAI KHIMJIBHAI PATEL,NEW INDIA INSURANCE COMPANY LTD,ARVINDBHAI HAMIRBHAI PARDHI,NATIONAL INSURANCE COMPANY LTD	,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
33669	FA/707/2011	13/04/2011	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	RAJENDRAKUMAR KALIDAS PATEL,MINOR SURBHIBEN RAJENDRAKUMAR PATEL,MINOR SAURABHKUMAR RAJENDRAKUMAR PATEL,BHAVANBAI CHANDUBHAI PARMAR,MANGALBHAI SHANABHAI MACHHI,ZAHIRKHAN MEHBOOBKHAN PATHAN,SOMABHAI CHHAGANBHAI PATEL	,MR PRABHAKAR UPADYAY,(MR PARESH M DARJI)
33670	FA/708/2011	07/03/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MANUBHAI DAHYABHAI PATEL,TARABEN MANUBHAI PATEL,MURTUJAALI MUNSHI RAZAQ MOMDAN,MUKESH C.DAFTARI,JITENDRA CHIMANLAL MODI,ARSH INDUSTRIES PRIVATE LIMITED,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT), (MR PARESH M DARJI)
33671	FA/709/2011	06/04/2011	CHAUDHARI LAVJIBHAI GANESHBHAI,	MR MAYUR RAJGURU	UNITED INDIA INSURANCE COMPANY LTD,CHAUDHARI JASWANTKUMAR RUPSANGBHAI,JANI RENUKABEN PRAVINBHAI,PRAJAPATI PURUSHOTTAMBHAI SENDHABHAI,ORIENTAL INSURANCE COMPANY LIMITED	
33672	FA/710/2011	06/04/2011	PRAJAPATI PURUSHOTTAMBHAI SENDHABHAI,	MR MAYUR RAJGURU	UNITED INDIA INSURANCE COMPANY LTD,CHAUDHARI JASWANTKUMAR RUPSANGBHAI,JANI RENUKABEN PRAVINBHAI,CHAUDHARI LAVJIBHAI GANESHBHAI,ORIENTAL INSURANCE COMPANY LIMITED	
33673	FA/712/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI RANCHHODBHAI,RAMESHBHAI ISHWARBHAI,HASMUKHBHAI ISHWARBHAI	MR YATIN SONI
33674	FA/713/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAKIRBHAI RANCHHODBHAI,DHANJIBHAI RANCHHODBHAI,PRAVINBHAI RANCHHODBHAI	MR YATIN SONI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33675	FA/714/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI BHOLIDAS,	MR YATIN SONI
33676	FA/715/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVINBHAI PRABHABHAI,MANUBHAI PRABHABHAI,HIRABEN PRABHABHAI	RULE SERVED,MR YATIN SONI
33677	FA/716/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI DALABHAI,	MR YATIN SONI
33678	FA/717/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTBHAI HIRABHAI,	MR YATIN SONI
33679	FA/718/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI NATHABHAI,GORDHANBHAI NATHABHAI,SHANTIBHAI NATHABHAI	RULE SERVED,MR YATIN SONI
33680	FA/719/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARMADABEN WD/O NANABHAI RAMDAS,RAMESHBHAI NANABHAI,POPATBHAI NANABHAI	MR YATIN SONI
33681	FA/720/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIEBN ISHWARBHAI PATEL,NAVINCHANDRA ISHWARBHAI PATEL,SHARDABEN ISHWARBHAI PATEL,BHAGWATIBEN ISHWARBHAI PATEL	RULE SERVED,MR YATIN SONI
33682	FA/721/2011	13/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI RAMDAS PATEL,	MR YATIN SONI
33683	FA/723/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	JESANGBHAI KABHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
33684	FA/724/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SOMABHAI PARSOTTAMBHAI PATEL,BHAILAL PARSOTTAMBHAI PATEL,BHAGWANBHAI PARSOTTAMBHAI PATEL	MR SP MAJMUDAR
33685	FA/727/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	IBRAHIM ISE KADU,	MR SP MAJMUDAR,MR P P MAJMUDAR
33686	FA/728/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ISMAIL VALI UMARJI,MUSA VALI UMARJI	MR SP MAJMUDAR,MR P P MAJMUDAR
33687	FA/729/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MUSA VALI UMARJI,ISMAIL VALI UMARJI	RULE UNSERVED,UNSERVED EXPIRED (R)
33688	FA/730/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAVJIBAHI DHURSANGBHAI,	UNSERVED EXPIRED (R)
33689	FA/731/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARAMSINH LAGHARABHAI,	RULE SERVED,MR MD VAKIL
33690	FA/732/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI LABHRABHAI,	RULE SERVED
33691	FA/733/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOROBHAI VAGHABHAI,	RULE SERVED,MR MD VAKIL
33692	FA/734/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF TALSI DAHYA, BHAGVANBHAI TALSIBHAI,	RULE SERVED,MR MD VAKIL
33693	FA/735/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAMJIBHAI DAHYABHAI,REKHABEN RAMJIBHAI,CHKKUBEN RAMJIBHAI	,RULE SERVED,MR MD VAKIL
33694	FA/736/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARSANG NAJABHAI,	RULE SERVED,MR MD VAKIL
33695	FA/737/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KEHARBHAI RUPABHAI,RAMUBEN WD/O KEHARBHAI RUPABHAI,HIRABHAI KEHARBHAI,RAVJIBHAI KEHARBHAI,ARJANBHAI KEHARBHAI,TABUBHAI KEHARBHAI,RATANBEN KEHARBHAI,GAVRIBEN KEHARBHAI,SAVITABEN KEHARBHAI,PREMBEN KEHARBHAI,MADHUBEN KEHARBHAI	,RULE NOT RECD BACK,RULE SERVED,MR MD VAKIL

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33696	FA/738/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRABHAI BHANABHAI,	RULE SERVED,MR MD VAKIL
33697	FA/739/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TALSHIBHAI PITHABHAI, THROUGH POA ANAKUBHAI VAGHABHAI,	RULE SERVED,MR MD VAKIL
33698	FA/740/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKA MAVJI,	RULE SERVED
33699	FA/741/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTBHAI PITABARBHAI HIMSELF & AS POA OF,MULJIBHAI PITAMBARBHAI,DHANJIBHAI PITAMBARBHAI,RANCHHODBHAI PITAMBARBHAI,JAVUBEN PITAMBARBHAI,JIVABHAI WD/O PITAMBARBHAI	RULE SERVED,MR MD VAKIL
33700	FA/742/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI RUPABHAI,	RULE SERVED
33701	FA/743/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHABHAI ZHAVERBHAI AS POA BHUPATBHAI DHANABHAI BORIA,	RULE SERVED,MR MD VAKIL
33702	FA/744/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI BIJALBHAI,	RULE SERVED,MR MD VAKIL
33703	FA/745/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HASANBHAI GULBHABHAI,	RULE SERVED,MR KM SHETH
33704	FA/746/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI DINESHBHAI AS ADMINISTRATOR OF SUMANBEN DINESH,	RULE SERVED,MR KM SHETH
33705	FA/747/2011	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LILABEN MOHAN BAVA,	RULE SERVED,MR KM SHETH
33706	FA/748/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UMARBHAI ALBHABHAI,	RULE SERVED,MR KM SHETH
33707	FA/749/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI BHIMABHAI,ADESANGBHAI BHIMABHAI,RAISANGBHAI BHIMABHAI	RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH
33708	FA/750/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DOLATSANG DIPSINH,	RULE SERVED,MR KM SHETH
33709	FA/751/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINSINH VAJESINH,	RULE SERVED,MR KM SHETH
33710	FA/752/2011	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAMANTBHAI PRATAPBHAI,	RULE SERVED,MR KM SHETH
33711	FA/753/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MANGALDAS,	RULE SERVED,MR KM SHETH
33712	FA/754/2011	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UDESINH GULABSINH,	RULE SERVED,MR KM SHETH
33713	FA/755/2011	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHWANTSINH GANPATSINH,	MR KM SHETH
33714	FA/756/2011	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JANAKSINH VAJESINH,	MR KM SHETH
33715	FA/757/2011	30/06/2011	SPECIAL LAND ACUQISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KASHIRAMBHAI NATHALAL SINCE DIED HIS LEGAL HEIRS,SHANTABEN WIFE,KAPILABEN JOITARAM ISHWARLAL DAUGHTER,JAYANTIBHAI SON,KANAIYALAL SON,BABUBHAI SON,RAJENDRABHAI SON,JITENDRABHAI SON,MUKESHBHAI SON,SHAKUNTALABEN KIRITKUMAR TRIBHOVANDAS DAUGHTER	
33716	FA/761/2011	11/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BHIKHUJI DHANAJI,	
33717	FA/762/2011	11/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA DEVENDRASINH CHANDANSINH,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33718	FA/763/2011	11/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA CHANDUJI BALDEVJI,	MR AV PRAJAPATI
33719	FA/764/2011	11/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHATHIJI RANCHHODJI THRO'KALAJI BHATHIJI,	
33720	FA/765/2011	11/03/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANJI SAVDHANJI,	
33721	FA/766/2011	06/08/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYAM CONDUCTORS PVT LTD,	SERVED BY AFFIX. (R)
33722	FA/767/2011	06/08/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYAM METALS PVT LTD,	SERVED BY AFFIX. (R)
33723	FA/768/2011	06/08/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYAM CONDUCTORS JOINT PVT LTD,	SERVED BY AFFIX. (R)
33724	FA/769/2011	06/08/2015	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VEENA ESTATE PVT LTD,	SERVED BY AFFIX. (R)
33725	FA/770/2011	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KESHABHAI PRANDAS PATEL,DAHIBEN WD/O KESHABHAI PATEL,SAVITABEN KESHABHAI,TARABEN KESHABHAI,JAGDISHBHAI KESHABHAI,DINESHBHAI KESHABHAI,RAJESHBHAI KESHABHAI,KAILASHBEN HESHABHAI,HEIRS OF JOITABHAI PRANDAS PATEL,HIRABEN WD/O JOITABHAI,DASHRATHBHAI JOITABHAI,SUBHADRABEN JOITABHAI,RAMANBHAI JOITABHAI,HASUBEN JOITABHAI	,RULE SERVED,MR YATIN SONI
33726	FA/771/2011	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHRABHAI SHAKARABHAI,MINOR AMRUTBHAI SHAKARABHAI PATEL,BHAGWATIBEN SHAKARABHAI PATEL,KUBERBHAI GOPALDAS	MR YATIN SONI
33727	FA/772/2011	02/07/2012	DEPUTY COLLECTOR THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JUVANSINGBHAI PUMPUBHAI SINCE DIED HIS LEGAL HEIRS,SAMTUBEN JUWANSINGBHAI BARIYA WIFE,BHUPATSINH JUWANSINGH BARIYA SON,CHHHATRASINH JUWANSINGBHAI BARIYA SON,RAMILABEN JUWANSINGHBHAI BARIYA DAUGHTER W/O LAXMANBHAI	
33728	FA/773/2011	20/04/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI KHUSHALBHAI VANKAR SINCE DIED HIS LEGAL HIERS,SOLANKI DAHIBEN SHIVABHAI WIFE,SOLANKI JIGNESHBHAI SHIVABHAI SON,SOLANKI DASHRAATH SHIVABHAI SON,SOLANKI KANUBHAI SHIVABHAI SON	
33729	FA/774/2011	07/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF PAHADSANG DABHAI KAPILABEN WD/O PAHADSANG DABHAI,	
33730	FA/775/2011	07/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF NAGJIBAVA DIPSANG NARENDRASINH NAGJIBAVA,	
33731	FA/776/2011	07/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI DINESHBHAI POA OF SUMANBEN DINESHBHAI & DAHYABHAI,	
33732	FA/777/2011	07/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASHWANTSINH GANPATSINH RANA,	
33733	FA/778/2011	07/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINSINH VAJESINH,	
33734	FA/779/2011	11/03/2011	NATIONAL INSURANCE COMPANY,	MR MEHUL SHARAD SHAH	HARESH M KATARIYA,ARVINDBHAI BHALUBHAI VASAVA	
33735	FA/780/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI SHANKARBHAI,	MR KM SHETH

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33736	FA/781/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI RAMSANGBHAI DECD. THRO' HEIRS,JASHIBEN GORDHANBHAI WD/O GORDHANBHAI RAMSANGBHAI,BHARAT GORDHANBHAI S/O GORDHANBHAI RAMSANGBHAI,TARIBEN GORDHANBHAI D/O GORDHANBHAI RAMSANGBHAI,BHIKHIBEN GORDHANBHAI D/O GORDHANBHAI RAMSANGBHAI,SUMITRABEN GORDHANBHAI D/O GORDHANBHAI RAMSANGBHAI,LALITABEN GORDHANBHAI D/O GORDHANBHAI RAMSANGBHAI,MANJULABEN GORDHANBHAI D/O GORDHANBHAI RAMSANGBHAI,VAISUBEN GORDHANBHAI D/O GORDHNBHAI RAMSANGBHAI,KALIDAS GORDHANBHAI S/O GORDHANBHAI RAMSANGBHAI,LAVGHANBHAI GORDHANBHAI S/O GORDHANBHAI RAMSANGBHAI	,MR KM SHETH
33737	FA/782/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANBHAI RAMSANGBHAI,	MR KM SHETH
33738	FA/783/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSANGBHAI RAMSANGBHAI,	MR KM SHETH
33739	FA/784/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ICHHABEN MOHANBHAI,	MR KM SHETH
33740	FA/785/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJBA RAISANG,	MR KM SHETH
33741	FA/786/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI SHIVABHAI,	MR KM SHETH
33742	FA/787/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI KABHAIBHAI,	MR KM SHETH
33743	FA/788/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANGBHAI CHHITABHAI,	MR KM SHETH
33744	FA/789/2011	07/03/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHJBHAI KHODABHAI,	MR KM SHETH
33745	FA/791/2011	21/12/2016	SANJAY KRUSHNARAV PAVAR,	MR MTM HAKIM	MAHENDRASINH BHAGWANSINH GOHIL,MANGABHAI CHHEDIYABHAI RATHWA,ORIENTAL INSURANCE COMPANY LIMITED,SHRENIK AEROCHEM [DELETED AS PER COURTS ORDER DTD 19.10.15],NATIONAL INSURANCE CO LTD	DELETED,RULE SERVED,MS LILU K BHAYA,MR VC THOMAS
33746	FA/792/2011	22/03/2011	KALSINH RATANSINH @ KESARSINH VAGHELA,	MR J G VAGHELA,MR BT GADHAVI	ASHOKBHAI KASERBHAI GOOSVMI,RAMESHBHAI DHIRUBHAI DASHI,ORIENTAL INSURANCE COMPANY LTD	
33747	FA/794/2011	12/11/2016	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARSHADRAI PAROTTAMDAS SHAH SINCE DIED HIS LEGAL HEIRS,PRABHABEN HARSHADBHAI SHAH WIFE SINCE DECD.,BHARTIBEN HARSHADBHAI SHAH DAUGHTER W/O GOPALBHAI SHAH,NILESHKUMAR HARSHADBHAI SHAH SON,MUKESHBHAI HARSHADBHAI SHAH SON,MALTIBEN HARSHADBHAI SHAH DAUGHTER,CHANDRESHBHAI HARSHADBHAI SHAHSON,ISHWARLAL NAVNITLAL SHAH SINCE DIED HIS LEGAL HEIRS,JANAKBEN ISHAWARLAL SHAH W/O ISHWARLAL NAVNITLAL SHAH,PRITIBEN ISHAEARLAL SHAH DAUGHTER W/O HEMANSHUKUMAAR,JIGNESHBHAI ISHWARLAL SHAH SON,NIPABEN ISHWARLAL SHAH DAUGHTER W/O GIRISHKUMAR SHAH,ALPESHBHAI ISHAWARLAL SHAH SON,PRANLAL MANGALDAS SHAH SINCE DIED HIS LEGAL HIERS,PUSHPABEN PRANLAL SHAH W/O PRANLAL SHAH,PANKAJKUMAR PRANLAL SHAH SON,GOPALDAS PRANLAL SHAH SON,PRAKASHKUMAR PRANLAL SHAH SON	,RULE NOT RECD BACK,RULE SERVED
33748	FA/796/2011	08/03/2011	NAGRAJ CHHAJER S/O BUDHMALJI CHHJAR,	MR NV GANDHI	.,	
33749	FA/797/2011	08/03/2011	NAGRAJ CHHAJER S/O BUDHMALJI CHHJAR,	MR NV GANDHI	.,	

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33750	FA/800/2011	23/06/2011	NEW INDIA ASSURANCE COMPANY LTD.,	MR KV GADHIA	LAXMIBEN RAMESHBHAI RATHOD,MADHUBEN SAMANTBHAI RATHOD DELETED AS PER ORDER 20/4/2011,SAMANTBHAI BHUPATBHAI RATHOD DELETED AS PER ORDER 20/4/2011,HARDASBHAI SAVALIYA,ASHOKBHAI AMBABHAI PATEL,RAJUBHAI BABUBHAI PATEL	DELETED,RULE SERVED,MR DIPAK R DAVE,MR NEHAL R JOSHI
33751	FA/802/2011	19/04/2016	NAGAJIBHAI NATWARBHAI NAI,	MR.HIREN M MODI	ARJUNSINH JITSINH SINDHA,PARESHKUMAR KANUBHAI PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR ANAL S SHAH
33752	FA/803/2011	10/09/2012	ASHISH PRAFULBHAI PATEL,	MR MANAV A MEHTA	CLASSIC BUILD PROJECTS PVT LTD, THROUGH DIRECTOR, BARACAT,M/S NAWAB INFRASTRUCTURE PVT LTD., THROUGH DIRECTOR SARIF-,DHANJIBHAI MULJIBHAI PATEL	MS PAURAMI B. SHETH,NANAVATI ASSOCIATES
33753	FA/806/2011	29/12/2010	GOVERNMENT OF GUJARAT,K G DIKSHIT (P.I. OF SABARMATI RLY. POLICE STATION),J B RAJPUT, P.I. OF SABARMATI RLY. POLICE STATION,BHASHAMBHAI,BHARATBHAI KOTHARSI, MANAGING TRUSTEE,BACHUBHAI POPATBHAI RAMBHIYA	GOVERNMENT PLEADER	GANGARAM SURABHAI,	MR EKANT G AHUJA
33754	FA/807/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBEN NATHUSINH DECD. THRO' LRS,GAMBHIRSINH NATHUSINH VANSIYA DECD. THRO' HEIRS,ISHWARSINH NATHUSINH VANSIYA,JASUBEN GAMBHIRSINH VANSIYA WIFE,HINABEN GAMBHIRSINH VANSIYA DAUGHTER,YOGENDRASINH GAMBHIRSINH VANSIYA	
33755	FA/808/2011	06/12/2010	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI SHIVABHAI KAPATEL SINCE DIED HIS LEGAL HEIRS,RAMESHBHAI NAGJIBHAI SHIVABHAISON,JYOTSNABEN NAGJIBHAI PATEL DAUGHTER W/O VIKRAMBHAI MOHANB	
33756	FA/809/2011	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSINH HARISINH DEVDHARA VANSADIYA,	
33757	FA/810/2011	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH JAMOLSINH HEIRS & REPRESENTATIVE OF JAMOLBHAI,	
33758	FA/811/2011	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATESINH LALJIBAVA ATODARIYA'S LEGAL HEIRS,NANDUBEN WD/O FATESINH LALJIBAVA,HAMIRSINH FATESINH,GEMALSINH FATESINH,PRAVINSINH FATESINH,SARGANBEN FATESINH,SUSHILABEN FATESINH,TAKHATSINH FATESINH,ARJUNSINH FATESINH,BALVANTSINH FATESINH,DILIPSINH FATESINH	
33759	FA/812/2011	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ANOPSINH DAHYABHAI GOTHANA,DHARMENDRASINH ANOPSINH,BHANUBEN ANOPSINH,DHANUBEN ANOPSINH	
33760	FA/813/2011	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISHORSINH LALSINH DODIYA,	
33761	FA/814/2011	23/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUJABHAI JINABHAI VASAVA,	
33762	FA/815/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SURSANGBHAI HIMATBHAI JADAV,	
33763	FA/816/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KASHIBEN DAHYABHAI MOTIBHAI,	
33764	FA/817/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHUPATBHAI MELA BHAI,	
33765	FA/818/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LAXMANBHAI SHANABHAI BAPUBHAI,	
33766	FA/819/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GANPATBHAI BECHARBHAI,	
33767	FA/820/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KANJIBHAI BECHARBHAI,	
33768	FA/821/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAIJIBHAI PUNJABHAI,	

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33769	FA/822/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHANABHAI GORDHANBHAI'S P.A,MADHUBEN RAMILABEN,PRADHANBEN SHANTABEN	
33770	FA/823/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHANABHAI AABHABHAI,	
33771	FA/824/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SONABEN MELABHAI NARSINHBHAI,	
33772	FA/825/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VINODCHANDRA MANSUKHLAL BHATT,	
33773	FA/826/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	NAGJIBHAI KALABHAI,	
33774	FA/827/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	FATESANGBHAI BHIMSANGBHAI,	
33775	FA/828/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HIMATSINH ADESINH JADAV,	
33776	FA/829/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIR OF DECEASED SHANABHAI ISHWARBHAI, DALPATBHAI SHANABHAI,	
33777	FA/830/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MANGALBHAI MANORBHAI,	
33778	FA/831/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SOMABHAI FULABHAI MAKWANA,	
33779	FA/832/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JASWANTSINH SURSINH JADAV,	
33780	FA/833/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ICHHABEN RATANSINH WD/O RATANSINH MOTIBHAI (DECEASED),	
33781	FA/834/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHANDUBHAI FATESANGBHAI,	
33782	FA/835/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHIMABHAI ISHWARBHAI,	
33783	FA/836/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIRS OF RAMSANG JETHABHAI(DECEASED), LAKHIBEN JETHABHAI,	
33784	FA/837/2011	29/11/2010	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	MAHIJIBHAI SHIVABHAI,	
33785	FA/838/2011	08/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RAMANLAL JIVRAM JOSHI SINCE DECD. THRO' HEIRS,CHAMPABEN RAMANLAL JOSHI WD/O RAMANLAL JIVRAM JOSHI	
33786	FA/839/2011	08/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIR OF PUJABHAI KODARBHAI, PARSHOTTAMBHAI PUJABHAI PATEL,PARSHOTTAMBHAI PUJABHAI PATEL SINCE DECD. THRO' HEIRS,PATEL PREMILABEN PARSOTTAMBHAISINCE DECD.,PATEL BINALBEN PARSHOTTAMBHAI DAUGHTER,PATEL JAIMINIBEN PARSHOTTAMBHAI,PATEL DARSHANKUMAR PARSHOTTAM-BHAI	
33787	FA/840/2011	08/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ARJANJI SHABRAJI SINCE DECD. THRO' HEIRS,PARMAR VANUBEN ARJANJI SINCE DECD.,PARMAR KARANSINH ARJANJI SINCE DECD. THRO' HEIRS,PARMAR DILIPSINH ARJANSINH,PARMAR BALUBEN KARANSINH WD/O PARMAR KARANSINH,PARMAR KAILASHBEN KARANSINH DAUGHTER,PARMAR MAHENDRASINH KARANSINH SON,PARMAR GAJENDRASINH KARANSINH SON,PARMAR VINABEN KARANSINH DAUGHTER	
33788	FA/841/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI HATHIBHAI PATEL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33789	FA/842/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HITESH SHANTILAL PATEL,RAJENDRA SHANTILAL PATEL,SANJAYKUMAR SHANTILAL PATEL,KAMLESH SHANTILAL PATEL	
33790	FA/843/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANTIBHAI MOHANBHAI,	
33791	FA/844/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANIBHAI KASHIBHAI HEIRS OF GORDHANBHAI KASHIBAHI,MANIBEN GORDHANBHAI PATEL,RAJESHBHAI GORDHANBHAI PATEL,JAYENDRAKUMAR GORDHANBHAI PATEL,BINDUSHABEN D/O GORDHANBHAI AND W/O DEVENDRAKUMAR VARDHANB	
33792	FA/845/2011	22/11/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI MOHANBHAI POA HOLDER DAHYABHAI MOHANBHAI,	
33793	FA/846/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KHUSHALBHAI GALABHAI PARSOTTAMBHAI KHUSHALBHAI,	
33794	FA/847/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUARDIAN ISHWARBHAI KALIDAS PATEL, JAYANTIBHAI ISHWARBHAI,	
33795	FA/848/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POA OF CHIMANBHAI BHAIJIBHAI PATEL,PIYUSHBHAI CHIMANBHAI PATEL	
33796	FA/849/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI BECHARBHAI,	
33797	FA/850/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAMABHAI SHANKARBHAI PATANWADIA,BHIKHABHAI RAMABHAI	
33798	FA/851/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKWANA MOHANBHAI MULJIBHAI,	
33799	FA/852/2011	09/12/2010	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHUNILAL DALSUKHBHAI,PUROHIT RAMESHCHANDRA CHUNILAL	
33800	FA/853/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHIKHABHAI REVABHAI PANCHAL,	MR SK PATEL
33801	FA/854/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	REVABHAI LAKHABHAI VANKAR,	MR SK PATEL
33802	FA/855/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KALIDAS KODARBHAI,	MR SK PATEL
33803	FA/856/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	CHANDUSINH DOLATSINH PARMAR,	MR SK PATEL
33804	FA/857/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	NATHABHAI PUJABHAI PANCHAL,	MR SK PATEL
33805	FA/858/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	VASUDEVPRASAD NARSINHBHAI TRIVEDI,	MR SK PATEL
33806	FA/859/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HIRABHAI MOTIBHAI PATEL ON BEHALF OF MANUBHAI HIRABHAI,	MR SK PATEL
33807	FA/860/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KANTIBHAI MAGANBHAI SUTHAR,	MR SK PATEL
33808	FA/861/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	LAKHABHAI SHIVABHAI,	MR SK PATEL
33809	FA/862/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF MASHARIYA KODARBHAI, MASHARIYA BABUBHAI KODARBHAI,	MR SK PATEL
33810	FA/863/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF BHOGILAL PUJALAL, SATISH BHOGILAL DESAI,	MR SK PATEL
33811	FA/864/2011	21/12/2010	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	AMRUTLAL JOITARAM,	

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33812	FA/866/2011	07/12/2016	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAHENDRABHAI PRABHUDAS PATEL,PRAGNESHBHAI ARVINDBHAI PATEL,CHANDRAKANT RATILAL PATEL	,RULE SERVED
33813	FA/867/2011	11/03/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MANOJBHAI MAFABHAI PARMAR,BISABHAI (VISABHAI) DAHYABHAI,DEVENDRA JIVABHAI DHADUAL	
33814	FA/868/2011	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSINH MOHANSINH,	RULE SERVED,MR MM SAIYED
33815	FA/869/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI CHHAGANBHAI,	RULE SERVED,MR MM SAIYED
33816	FA/870/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANABEN WD/O DAJIBHAI NANSANG,	RULE SERVED,MR MM SAIYED
33817	FA/871/2011	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI JESANGBHAI,	RULE SERVED,MR MM SAIYED
33818	FA/872/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHIMSANG KALIDAS, KIRANSINH BHIMSINH,	RULE SERVED,MR MM SAIYED
33819	FA/873/2011	08/03/2011	UNION OF INDIA,COMMANDING OFFICER	MS RV ACHARYA	MOHANBHAI RANCHHODBHAI SOLANKI,ALOKKUMAR RAVINDRANATH GHOSH	
33820	FA/874/2011	15/10/2018	RAMABEN HARSHADBHAI BHATT,RAVINDRABHAI HARSHADBHAI BHATT,RASHMIKANT HARSHADBHAI BHATT,TRILOKBHAI HARSHADBHAI BHATT,TRIGUNBHAI HARSHADBHAI BHATT,VIRBALA HARSHADBHAI BHATT,HARSHVINA HARSHADBHAI BHATT	MR DAKSHESH MEHTA,MR SHAILESH V RAVAL	LEGAL HEIRS OF DECEASED UPENDRABHAI MANISHANKER BHATT, VIDYA,MINABEN PRAKASHBHAI BHATT,ILABEN MUKESHBHAI JANI,BINABEN MAHARSHIBHAI BADHEKA,DIPAKBHAI PRATAPRAISHAH	DELETED,MS ROMA I FIDELIS
33821	FA/875/2011	02/03/2012	NATIONAL INSURANCE COMPANY LIMITED, THROUGH ITS AUTHORISED,	(MR MAULIK J SHELAT)	MADEVBHAI RTABHAI PATEL,REVABEN MADEVBHAI PATEL,KAMUBEN WD/O PARAGBHAI PATEL,MINOR HITESHBHAI PARAGBHAI PATEL, THROUGH KAMUBEN PARAGBHAI,NAVINPURI RAMPURI GOSWAMI,KANPURI PARAGPURI GOSWAMI	RULE SERVED
33822	FA/879/2011	23/03/2012	DIPAK RASBIHARILAL GOYEL,	MR JR SHAH	NALINIBEN H RAVAL,	RULE UNSERVED,MR.D K.PUJ
33823	FA/883/2011	16/12/2016	TARABEN WD/O NIRANJANBHAI KARSANBHAI VASAVA,MINOR SHAILESH NIRANJANBHAI VASAVA THROUGH THAIR GUARDIAN APPELLANT NO.1,MINOR SHAKUNTALABEN NIRANJANBHAI VASAVA THROUGH THEIR GUARDIAN APPELLANT NO.1,KARSHANBHAI ZURIYABHAI VASAVA,BACHIBEN W/O KARSHANBHAI ZURIYABHAI	MR NK MAJMUDAR	DIWAN KOTESINH VASAVA,SUBHASHCHANDRA JAGANNATH AGRAWAL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MS LILU K BHAYA,MR VIJAY H NANGESH
33824	FA/884/2011	04/05/2011	NATIONAL INSURANCE COMPANY LTD., REGIONAL OFFICE AT,	MR VIBHUTI NANAVATI	MADHUKANT BHIKHAJI MARATHA,HARISHBHAI VENSIBHAI NAINVANI,PRADIPBHAI VENSIMAL NAINVANI,RELIANCE GENERAL INS. CO. LTD.,MAHAVIR MANGALSINH RAJPUT	NOTICE NOT RECD BACK,NOTICE SERVED
33825	FA/885/2011	03/07/2013	HASUMATIBEN BHAWANBHAI PATEL,	MR PUNAM G GADHVI	RAJA PERUMAL KONDA REDDY,MOHMMAD SHARIF MOHMMAD RAFIK ANSARI	NOTICE SERVED BY DS,MS CHETNABEN JOSHI,MR SIKANDER SAIYED
33826	FA/887/2011	29/04/2011	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	USHABEN MANILAL SOLANKI,ISHAN MANILAL SOLANKI,MINOR NIRMAL MANILAL SOLANKI,SHAMIBEN JIVANLAL SOLANKI,NARESHBHAI SOMABHAI BALECHA	
33827	FA/890/2011	17/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGJI SHIVAJI,SANTOKBEN SHIVAJI,RUPABEN SHIVAJI SINCE DECEASED THROUGH HEIRS,SHAKRAJI RAMSANGJI,GOPALJI SHAKRAJI,VEENABEN SHAKRAJI,BABUBJI SHAKRAJI,BABAJI VARSANJI SINCE DECEASED THROUGH HEIRS,BHIKHAJI BABAJI	,MR YATIN SONI
33828	FA/891/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBHAI DURLABHBHAI,	RULE SERVED,MR MM SAIYED

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33829	FA/892/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPKUMAR THAKORBHAI,	RULE SERVED,MR MM SAIYED
33830	FA/893/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMALBHAI CHHAGANBHAI,MAHALAXMIBEN WD/O JAGMALBHAI CHHAGANBHAI,GAMBHIRSINH JAGMALBHAI,NARENDRASINH JAGMALBHAI,KISHORSINH JAGMALBHAI,NIRUBEN JAGMALBHAI,PARVATIBEN JAGMALBHAI,MADHUBEN JAGMALBHAI,SARASWATIBEN JAGMALBHAI,MANHARBEN JAGMALBHAI,BHARATIBEN JAGMALBHAI	,RULE SERVED,MR MM SAIYED
33831	FA/894/2011	04/05/2011	M/S KUMAR CONSTRUCTION, THROUGH PROPRIETOR, NITIN NIRANJAN,	MS PJ DAVAWALA	HINDUSTAN CONSTRUCTION COMPANY LIMITED,B S PANCHMUKHI	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR SIDDHARTH H DAVE,MR M C MEHTA
33832	FA/895/2011	04/05/2011	M/S PATHIK TRANSPORT, THROUGH PROPRIETOR, NITIN NIRANJAN,	MS PJ DAVAWALA	HINDUSTAN CONSTRUCTION COMPANY LIMITED,B S PANCHMUKHI	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR SIDDHARTH H DAVE,MR M C MEHTA
33833	FA/896/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATSINH RAMSINH SUTARIYA,	
33834	FA/897/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANKI BECHAR D/O JINIYA,	
33835	FA/898/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKLAL PRANSHANKAR PANDYA,	
33836	FA/899/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AKBAR AHMAD TARAJIYA,	
33837	FA/900/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARUN AHMAD TARAJIYA,	
33838	FA/901/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL NATHUSHANKAR PANDYA,	
33839	FA/902/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI CHHITABHAI DEVDHARA,	
33840	FA/903/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMMAD SALIM MOHAMMADBHAI SHAIKH,	
33841	FA/904/2011	28/12/2010	SPECIAL LAND ACQUIAITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MURTUZA GULAMNABI SHAIKH,	
33842	FA/905/2011	23/02/2017	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED JAYANTIBHAI KANTILAL GANDHI,VIMLABEN WD/O JAYANTIBHAI GANDHI,JIGNESHKUMAR JAYANTIBHAI GANDHI,UMANG JAYANTILAL GANDHI,AJITSINH PURTHVISINH HADA,DEEPAKKUMAR AMRUTLAL BAROT	,RULE SERVED,MR MTM HAKIM
33843	FA/906/2011	27/07/2011	SHRI PALANPUR SHISHUSHALA BALMANDIR & EDUCATION TRUST NOW,VASANTLAL GAFURBHAI MEHTA,SHANTILAL SURAJMAL MEHTA,ARUNKUMAR RAMNIKLAL MEHTA,KAVINBHAI CHIMANLAL PARIKH,VASUMATIBEN CHANDULAL BHASALI,ASHISH KANTILAL MEHTA,SATYAVATI SURAJMAL ZAVERI,NEELIMABEN SHREYAS MEHTA,VASANTBHAI AMRUTLAL PARIKH	MR VIPUL S MODI	PALANPUR NAGARPALIKA,STATE OF GUJARAT	,MR MEHUL H RATHOD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33844	FA/907/2011	13/07/2011	NATVARLAL VALLABHDAS KALOLIYA,	MR SP MAJMUDAR,MR P P MAJMUDAR	LEGAL HEIRS OF VALLABHDAS KALYANJI KALOLIYA, ANSUYABEN,BIPINKUMAR VALLABHDAS KALOLIYA,MUKESHKUMAR VALLABHDAS KALOLIYA	
33845	FA/908/2011	10/09/2012	M/S CLASSIC BUILD PROJECT PVT LTD., THROUGH DIRECTOR,,M/S NAWAB INFRASTRUCTURE PVT TLD, THROUGH DIRECTOR, SARIF-	NANAVATI ASSOCIATES	ASHISH PRAFULBHAI PATEL,DHANJIBHAI MULJIBHAI PATEL	MR MANAV A MEHTA
33846	FA/909/2011	10/09/2012	DHANJIBHAI MULJIBHAI PATEL,	MS PAURAMI B. SHETH	CLASSIC BUILD PROJECTS PVT LTD, THROUGH DIRECTOR, BARACAT,M/S NAWAB INFRASTRUCTURE PVT LTD., THROUGH DIRECTOR, SARIF-,ASHISH PRAFULBHAI PATEL	NANAVATI ASSOCIATES,MR MANAV A MEHTA
33847	FA/910/2011	21/03/2018	RITABEN WD/O RAJNIKANT ARVINDBHAI PANCHAL THROUGH,ARVINDBHAI BHIKHABHAI PANCHAL,MADHUBEN ARVINDBHAI PANCHAL	MR MTM HAKIM	DINKARBHAI EKNATH DHAMANI,KAMLESHKUMAR RASIKLAL MEHTA,NATIONAL INSURANCE CO LTD THROUGH	DELETED,RULE SERVED,MR SUNIL B PARIKH
33848	FA/914/2011	24/01/2017	LOKENDRA GOVARDHANPRASAD HARNWAR,	MR UM SHASTRI	UMA LOKENDRA HARNWAR,	MR BHUNESH C RUPERA
33849	FA/916/2011	06/04/2011	DIVISIONAL CONTROLLER, S.T. (GUJARAT STATE ROAD TRANSPORT,	MR HARDIK C RAWAL	JUBEDABEN ALLARKHA THERA WD/O ALLARKHA H THERA,ISMAILBHAI ALLARKHA THERA S/O DECEASED ALLARKHA H THERA,MUMTAJBEN ALLARKHA THERA D/O DECEASED ALLARKHA H THERA,HARABEN ALLARKHA THERA S/O DECEASED ALLARKHA H THERA,SALAMABEN ALLARKHA THERA D/O DECEASED ALLARKHA H THERA,ALTAFBHAI ALLARKH THERA S/O DECEASED ALLARKHA H THERA	,MR GK RATHOD,MR MUKESH H RATHOD
33850	FA/917/2011	08/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DILBAHADUR LALBAHADU THAPA,GUJARAT SHIP TRADING CORPORATION	RULE SERVED,MR GM JOSHI
33851	FA/919/2011	24/11/2016	ZALUBEN WD/O LALSINGHBHAI UKADIYABHAI GAMIT,NARESH LALSINGBHAI GAMIT,MINOR ANKITA LALSINGBHAI GAMIT, NAME DELETED SINCE DECEASED,MINOR ANKIT LALSINGBHAI GAMIT, THROUGH ZALUBEN LALSINGBHAI,UKADIYABHAI JAMSABHAI GAMIT,MAKARIBEN UKADIYABHAI GAMIT	MR.HIREN M MODI	KIRANBHAI BALVANTBHAI DESAI,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR KV GADHIA
33852	FA/920/2011	04/05/2017	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	YASHPAL ANILABHAI MAKWANA,HUSSAINBHAI ABDULBHAI KHALANI DRIVER OF RICKSHAW GJ-1-UU-,ABDULBHAI KASAMBHAI KHALANI DRIVER OF RICKSHAW GJ-1-UU-,HUSSAINBHAI ABDULBHAI KHALANI,SHAKINABEN ABDULBHAI KHALANI,INSURANCE COMPANY OF RICKSHAW NO.GJ-1-UU-7860	,RULE SERVED,MR NAGESH C SOOD,SHRIKAR H BHATT
33853	FA/921/2011	15/02/2017	RASIKBHAI CHUNILAL DALWADI,	(MR NALIN K THAKKER)	PRAVINCHANDRA NATHULAL LIMBACHIYA,BHARATKUMAR KALICHAND KALAL,MANAGER, THE BARIYA NAGRIK SAHAKARI BANK LTD,PIYUSHBHAI RAMANBHAI PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR MURALI N DEVNANI,MR SHAILESH C SHARMA,MR PALAK H THAKKAR,MR ARPIT A KAPADIA
33854	FA/922/2011	27/08/2015	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ILABEN WD/O RAJESHBHAI RAMJIBHAI TOLIYA,MINOR SURBHI RAJESHBHAI TOLIYA, THROUGH ILABEN R TOLIYA,MINOR DEVYANIBEN RAJESHBHAI TOLIYA, THROUGH ILABEN R TOLIYA,MINOR VIKRAM RAJESHBHAI TOLIYA, THROUGH ILABEN R TOLIYA,RAMJIBHAI MERUBHAI TOLIYA,VALIBEN RAMJIBHAI TOLIYA,KANNARAM KISHORLAL PALIVAL,DWARKADAS MANSARAM PALIVAL	DELETED,RULE SERVED,MS G R VIJAYALAKSHMI
33855	FA/923/2011	15/07/2011	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,,TRANSPORT MANAGER	MR HS MUNSHAW	JAYENDRA KANAYALAL SHUKLA, DECEASED THROUGH LEGAL HEIRS,LEELABEN WD/O JAYENDRA KANAYALAL SHUKLA,HEMANTBHAI JAYENDRABHAI SHUKLA	,MS PRITI PANDYA

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33856	FA/927/2011	29/03/2011	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANJULABEN CLAMENTSBHAI MEKWAN,AAJNESH CLAMENTSBHAI MEKWAN,ELVINA CLAMENTSBHAI MEKWAN,MINOR CHARLES CLAMENTSBHAI MEKWAN, THROUGH MANJULABEN,SIMONBHAI D MEKWAN,THERESIA SIMONBHAI MEKWAN,S J YADAV,MOHANSINH J KAPASI	,MR BN LIMBACHIA,MR.MRUDUL M BAROT
33857	FA/931/2011	06/04/2011	PATEL MANIBHAI PUNJABHAI,PATEL VANDANABEN MANILAL,PATEL FALGUNBEN MANILAL,PATEL LATABEN MANILAL,PATEL SHITALBEN MANILAL,PATEL MITESHBHAI MANILAL,PATEL KUNALBHAI MANILAL	MR DEVANG J JOSHI	KALIDAS HIRABHAI PATEL,PATEL PREMJIBHAI BABUBHAI,ORIENTAL INSURANCE CO LTD	
33858	FA/941/2011	26/04/2011	NATIONAL INSURANCE CO LTD., REGD OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	SURESHBHAI BALSINH DABHI,GOPALSINH DIPSINH ZALA,JITENDRABHAI BODHABHAI ZALA,ORIENTAL INSURANCE CO LTD,BOLWALA MOHSIN YUSUFBHAI,FULZON REFRIGERATION	
33859	FA/957/2011	24/04/2019	UNITED INDIA INSURANCE CO LTD,	(MR MAULIK J SHELAT)	VIJAY NARAYAN APSBARAN RAY,PRAHLAD SHRITHAKUR THAKUR,KALPESHKUMAR HARKISHANDAS PARMAR	SERVED BY AFFIX(N),RULE SERVED,MR.HIREN M MODI
33860	FA/966/2011	17/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHATSINH MADHAVSINH RANA,	
33861	FA/967/2011	17/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHITUBHAI KHODABHAI,	
33862	FA/968/2011	17/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SALIM MUSA PATEL POA OF IBRAHIM SADU,	
33863	FA/969/2011	17/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GHOGHABHAI DEVABHAI,	
33864	FA/970/2011	17/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHMAD JIBAVA PATEL,	
33865	FA/971/2011	25/03/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAJ BHARATSINH PRABHATSINH,	
33866	FA/973/2011	11/04/2011	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DR ANANT KANUGA,	(MR RM VIN),MR DIPAN DESAI
33867	FA/974/2011	11/04/2011	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DR ANANT KANUGA,	(MR RM VIN)
33868	FA/975/2011	11/04/2011	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DR ANANT KANUGA,	(MR RM VIN)
33869	FA/976/2011	11/04/2011	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	DR ANANT KANUGA,	(MR RM VIN)
33870	FA/977/2011	05/08/2013	DY. COLLECTOR LAND ACQUISITION,EXECUTIV ENGINEER	GOVERNMENT PLEADER	VINUBHAI RATANSINHBHAI,	SERVED BY AFFIX. (R),MR NITIN M AMIN
33871	FA/978/2011	05/08/2013	DY. COLLECTOR LAND ACQUISITION,EXECUTIV ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MOHANBHAI,	RULE SERVED,MR NITIN M AMIN
33872	FA/979/2011	05/08/2013	DY. COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHRABHAI MOHANBHAI,	RULE SERVED,MR NITIN M AMIN
33873	FA/980/2011	05/08/2013	DY. COLLECTOR LAND ACQUISITION,EXECUTIV ENGINEER	GOVERNMENT PLEADER	JIVABHAI LAVJIBHAI,DHANJIBHAI LAVJIBHAI	RULE SERVED,MR NITIN M AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33874	FA/981/2011	05/08/2013	DY. COLLECTOR LAND ACQUISITION,EXECUTIV ENGINEER	GOVERNMENT PLEADER	HEIRS OF RATANSIBHAI MOTIBHAI,MULJIBHAI RATANSIBHAI,RANCHHODBHAI RATANSIBHAI,HIMMATBHAI RATANSIBHAI,VINUBHAI RATANSIBHAI,LILABEN RATANSIBHAI,GABUBEN WD/O RATANSIBHAI MOTIBHAI	,SERVED BY AFFIX. (R),MR NITIN M AMIN
33875	FA/982/2011	05/08/2013	DY. COLLECTOR LAND ACQUISITION,EXECUTIV ENGINEER	GOVERNMENT PLEADER	BHAGVANBHAI LAVJIBHAI,	RULE SERVED,MR NITIN M AMIN
33876	FA/983/2011	05/04/2011	PRAGNABEN NIMISHBHAI GAUR,MINOR SAMARIKABEN NIMISHBHAI GAUR, THROUGH PRAGNABEN,MINOR ARUSIBEN NIMISHBHAI GAUR, THROUGH PRAGNABEN	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	JAYANTIBHAI CHATURBHAI PATEL,NEW INDIA ASSURANCE CO LTD,RAMESHVARPRASAD JAGANNATHJI GAUR,SURGADEVI RAMESHVARPRASAD GAUR	
33877	FA/985/2011	24/07/2019	ANITA SANJAYKUMAR PATEL,	MR MOHSIN M HAKIM	IDRISHBHAI MOHAMMEDBHAI MANSURI,RUPESHKUMAR G GANDHI,ORIENTAL INSURANCE COMPANY,CHANDUBHAI CHHOTABHAI PATEL,SHARDABEN CHANDUBHAI PATEL	RULE SERVED,MR LALJI R MOKARIA,MS KARUNA V RAHEVAR
33878	FA/986/2011	16/10/2012	JYOTSANABEN WD/O MANUBHAI TRIBHOVANDAS PATEL,CHIRAGKUMAR MANUBHAI PATEL	MR MTM HAKIM	PAPPURAM @ BHUPSING BESIRAM YADAV,KANTI MOHAN BARETH,ORIENTAL INSURANCE CO LTD	,MR ANAL S SHAH
33879	FA/988/2011	08/03/2019	HEMALIBEN WD/O APURVABHAI ANIRUDDHBHAI YAGNIK,RIDDHI APURVABHAI YAGNIK (MINOR),TIRTH APURVABHAI YAGNIK (MINOR),ANIRUDDHBHAI KIKUBHAI YAGNIK,KARUNABEN ANIRUDDHBHAI YAGNIK	MR KV SHELAT	MAFABHAI GORABHAI,RAHIMBHAI DAUDBHAI AMRELIA,NEW INDIA INSURANCE CO.LTD,D S MEHTA,UNITED INDIA INSURANCE COMPANYLTD	,DELETED,RULE SERVED,MR SHASHIKANT S GADE,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
33880	FA/989/2011	05/03/2015	DAXABEN WD/O CHANDRAPRAKASH NARANG,NISHA CHANDRAPRAKASH NARANG,PAWAN CHANDRAPRAKASH NARANG	MR SANJAY M AMIN	VIJAYBHAI SHAH,TORRENT PHARMACEUTICALS LTD,UNITED INDIA INSURANCE CO.	RULE SERVED,MR.HIREN M MODI
33881	FA/1018/2011	21/03/2011	LEGAL HEIRS OF DECEASED KUSHALKUMAR RAMESHBHAI PATEL,,PATEL SITABEN RAMESHBHAI,PATEL KINALBEN RAMESHBHAI	MR JM BAROT	PATEL NIRAVKUMAR ARVINDBHAI,JOSHI KIRITKUMAR TRIKAMLAL,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY	
33882	FA/1019/2011	04/05/2011	NATIONAL INSURANCE CO LTD, JUNAGADH,	MR VIBHUTI NANAVATI	VIJAYBHAI MANSUKHBHAI UPADHYAY,SONALBEN VIJAYBHAI UPADHYAY	NOTICE SERVED
33883	FA/1020/2011	29/02/2012	UNITED INDIA INSURANCE COMPANY LIMITED, UNJHA,	MR VIBHUTI NANAVATI	PARMAR VINESHKUMAR @ VINUBHAI MAVJIBHAI,PARMAR MAVABHAI @ MAVJIBHAI MITHABHAI,BHIKHIBEN VINUBHAI PARMAR,BHAVESHKUMAR VINUBHAI PARMAR (MINOR),KOMALBEN VINUBHAI PARMAR (MINOR)	RULE SERVED,MR PARTH S TOLIA
33884	FA/1024/2011	31/03/2011	VAIBHAV VISHNUBHAI PATEL, HEIRS OF DECEASED VISHNUBHAI PATEL,JETHIBEN VITTHALDAS PATEL (DELETED)	MR MEHUL SHARAD SHAH	SUKHDEVSING BHAJANSINH,JOGENDRASING BHAGANSING, OWNER OF TRUCK NO DL-01-G-5771,NATIONAL INSURANCE CO LTD,P V PATEL, OWNER OF MARUTI CAR NO GJ-02-K-1688,UNITED INDIA INSURANCE COMPANY	,(MR MAULIK J SHELAT)
33885	FA/1026/2011	05/04/2011	ORIENTAL INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NATUBHAI RAMJIBHAI PATEL (PANERIA),RAJENDRASING AMRISHSING THAKUR,RAM MURAT SING	,DELETED,MR MTM HAKIM
33886	FA/1027/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHBHAI RANCHHODBHAI,	MR KM SHETH
33887	FA/1028/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI RANCHHODBHAI,	MR KM SHETH
33888	FA/1029/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI VERIBHAI PATEL,	MR KM SHETH
33889	FA/1030/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI SHANABHAI PATEL,	MR KM SHETH
33890	FA/1031/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O SONABEN BHAGWANBHAI,NATVARBHAI BHAGWANBHAI,MAGANBHAI BHAGWANBHAI,JAYANTIBHAI BHAGWANBHAI,MANHARBHAI BHAGWANBHAI,MAHENDRABHAI BHAGWANBHAI,NARANBHAI BHAGWANBHAI,JAYANTIBHAI BHAGWANBHAI	,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33891	FA/1032/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI AMAIDAS,	MR KM SHETH
33892	FA/1033/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANSHYAMBHAI FAKIRBHAI PATEL, POA OF VIPULBHAI JAYANTIBHAI,	
33893	FA/1034/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJULABEN RAMANBHAI,	MR KM SHETH
33894	FA/1035/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI CHHOTABHAI,	MR KM SHETH
33895	FA/1036/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAXABEN BHIKHUBHAI,	MR KM SHETH
33896	FA/1037/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBEN WD/O MATHURBHAI NAROTTAMBHAI,	MR KM SHETH
33897	FA/1038/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANSHYAMBHAI SOMABHAI,	MR KM SHETH
33898	FA/1039/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O BHIKHABHAI DHULABHAI, BHAILALABHAI BHIKHABHAI,	MR KM SHETH
33899	FA/1040/2011	24/03/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARPATBHAI CHITABHAI,	MR KM SHETH
33900	FA/1041/2011	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI NITINKUMAR RAMANLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
33901	FA/1042/2011	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	THAKORE SHANKARJI MOTIJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
33902	FA/1043/2011	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	THAKORE SHAKARJI BAHECHARJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
33903	FA/1044/2011	27/07/2015	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SHIVABHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
33904	FA/1045/2011	04/05/2011	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	MEHUL VINUBHAI PARMAR,RANA MAHENDRA JISAHEB,RANA MAKSUDBHAI JISAHEB	NOTICE SERVED,MR. BK. RAJ
33905	FA/1046/2011	05/04/2011	CHANDUBHAI BHUPATBHAI OD,	MR.HIREN M MODI	ALIBHAI ANVARBHAI KURESHI,KANDUBHAI D MODI,THE ORIENTAL INSURANCE CO LTD	,MS KARUNA V RAHEVAR
33906	FA/1047/2011	05/04/2011	JIKUBEN BHUPATBHAI OD,	MR.HIREN M MODI	ALIBHAI ANVARBHAI KURESHI,KANDUBHAI D MODI,THE ORIENTAL INSURANCE CO LTD	,MS KARUNA V RAHEVAR
33907	FA/1048/2011	05/04/2011	BHUPATBHAI RAMJIBHAI OD,	MR.HIREN M MODI	ALIBHAI ANVARBHAI KURESHI,KANDUBHAI D MODI,THE ORIENTAL INSURANCE CO LTD	,MS KARUNA V RAHEVAR
33908	FA/1051/2011	24/04/2019	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SOMESHARA (HARIJAN) TRILOKBHAI @ MUKESHBHAI BHIKHABHAI,CHAUHAN LAXMANBHAI NARAYANBHAI,OWNER OF RICKSHAW NO GJ-1-AZ-2800	RULE SERVED,MR JM BAROT

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33909	FA/1052/2011	07/05/2012	MAHENDRAKUMAR FULSANG CHAUHAN,FULSANG PRATAPSANG DAYMA	MR NK MAJMUDAR	SHANTABEN RAMUBHAI DABHI -DECEASED,RAVJIBHAI RAMUBHAI DABHI,JAGABHAI RAMUBHAI DABHI,MANJULABEN WD/O RAJUBHAI RAMUBHAI,ARVINDBHAI RAJUBHAI DABHI (MINOR) THROUGH MANJULABEN WD/,PRAMUKHBHAI RAJUBHAI DABHI (MINOR) THROUGH MANJULABEN WD/,UNITED INDIA INSURANCE CO LTD	,MS AMI K PATEL
33910	FA/1053/2011	02/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BALVINDERSING BHAGWANDAS SAINI(PUNJABI),BALJEETSING JARNAISING,NATIONAL INSURANCE CO LTD,KISHORBHAI PATEL,BHIKHABHAI SHANKARBHAI PATANWADIA,PARVATIBEN SHANABHAI PATANWADIA(THAKOR),RAVJIBHAI SHANABHAI PATANWADIA(THAKOR)	RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA,MR.HIREN M MODI
33911	FA/1054/2011	20/02/2018	ILABEN SHUKKARBHAI AHIR,ANKITA SHUKKARBHAI AHIR,ANJALI SHUKKARBHAI AHIR MINOR THROUGH,DARSHIT SHUKKARBHAI AHIR MINOR THROUGH	MR AMIT N PATEL	KAILASHCHAND PRABHULAL VAISHNAV,TEJKUMAR @ TEHKUMAR OMPRAKASH RATHI,NEW INDIA ASSURANCE CO LTD	MR VIRENDRA BAHETI,MR PALAK H THAKKAR
33912	FA/1056/2011	04/05/2011	ORIENTAL INSURANCE CO. LTD.,	MR RITURAJ M MEENA	DEVIBEN BECHRA CHAUHAN,JOMABHAI RAYMAL CHAUHAN,RAJESH BECHRA CHAUHAN,MAHESH BECHRA CHAUHAN,PIYUSH BECHRA CHAUHAN,POOJA BECHRA CHAUHAN,MADEVABHAI RANMALBHAI CHAUHAN,SAVABHAI BHARUBHAI DHILA,SHAMJI RANCHHOD VARCHAND (AHIR)	NOTICE NOT RECD BACK,DIPAK N JOSHI
33913	FA/1057/2011	30/03/2011	DISTRICT COLLECTOR,MAMLATDAR (CITY),LISION OFFICER & DEPUTY COLLECTOR,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER	KISHORBHAI DHIRAJLAL GUSANAI,	MR PREMAL R JOSHI
33914	FA/1058/2011	04/04/2011	SHARMILABEN WD/O SITARAM BAVABHAI TANDEL,VIMLAKUMARI SITARAM TANDEL,SANTOSHKUMAR SITARAM TANDEL,JIGARKUMAR SITARAM TANDEL,DENISHKUMAR SITARAM TANDEL	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
33915	FA/1060/2011	08/07/2011	IQBAL HUSAIN PADAYA,ZAHIDABEN IQBALBHAI PADAYA,FAHIM IQBALBHAI PADAYA,FARHEENJAHAN IQBALBHAI PADAYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	PASCHIM GUJARAT VIJ COMPANY LTD,	MR PREMAL R JOSHI
33916	FA/1068/2011	16/08/2011	NATHA MANJI,CHUNILAL MANJI	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33917	FA/1069/2011	16/08/2011	GOKAL DEVRAJ,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33918	FA/1070/2011	16/08/2011	HIRJI JASMATA,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33919	FA/1071/2011	16/08/2011	CHHAGAN POPAT,MANIBEN POPAT,KADVIBEN POPAT	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33920	FA/1072/2011	16/08/2011	VELJI MADHA,JAMNABEN JIVRAJ	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33921	FA/1073/2011	16/08/2011	SAMA LAKHA,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33922	FA/1074/2011	16/08/2011	NARSI JASMAT,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33923	FA/1075/2011	16/08/2011	NATHA MANJI,PREMJI NATHU	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33924	FA/1076/2011	16/08/2011	NATHA MANJI,DEVRAJ NATHU	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33925	FA/1077/2011	16/08/2011	JAYANTI DEVSHI,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33926	FA/1078/2011	16/08/2011	GORDHAN POPAT,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33927	FA/1079/2011	16/08/2011	JERAM HIRA,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33928	FA/1080/2011	16/08/2011	UKA JIVRAJ,	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33929	FA/1081/2011	16/08/2011	HIRJI JASMAT,LAXMAN JASMAT	MR KL DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
33930	FA/1083/2011	04/04/2011	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SURENDRABHAI D PRAJAPATI,JAVLANTKUMAR KANAIYALAL PATEL,KAILASHBEN PRAVINBHAI PATEL,HIRALBEN PRAVINBHAI PATEL,MINOR BHAVESHKUMAR, THROUGH KAILASHBEN P PATEL	,MR AMIT N CHAUDHARY
33931	FA/1085/2011	02/03/2017	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	HIMATBHAI DHANJIBHAI VELANI,SHANAJI CANDAJI THAKOR [DELETED],SHAMBHUJI SHIVAJI THAKOR	DELETED,RULE SERVED, (MR PARESH M DARJI)
33932	FA/1087/2011	06/12/2014	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HATHIBHAI MASURABHAI DAMOR,BHATHIBHAI MASURABAHI DAMOR	RULE SERVED,MR VIJAY N RAVAL

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33933	FA/1088/2011	06/12/2014	DY.COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DEVABHAI SOMABHAI MALIVAD,KANAKBHAI SOMABHAI MALIVAD SINCE DIED HIS LEGAL HERIS,BHURABHAI KANKABHAI MALIWAD	,RULE SERVED,MR VIJAY N RAVAL
33934	FA/1089/2011	21/02/2014	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION, THROUGH ITS,REGIONAL MANAGER	(MR MB GANDHI),MR RITURAJ M MEENA,MR CHINMAY M GANDHI	JAYESHKUMAR JITENDRABHAI AMIN,	RULE SERVED,MR PUSHPADATTA VYAS
33935	FA/1091/2011	15/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	HEIRS OF MAHENDRABHAI RAVJIBHAI PARMAR, SUKHIBEN @ SHARDABEN,MINOR KINJAL MAHENDRABHAI PARMAR, THROUGH SUKHIBEN MAHENDRA-,SUBHADRABEN RAVJIBHAI PARMAR,DIVISIONAL MANAGER,MOTIBHAI SHANABHAI SODHA	RULE SERVED,MRS VASAVDATTA BHATT,MR MURALI N DEVNANI
33936	FA/1094/2011	23/03/2011	VIJAYKARAN SUBHKARAN DUGAR,SANDEEPKUMAR RAJKARAN DUGAR,SAMPATDEVI WD/O RAJKARAN DUGAR	MR NV GANDHI	GUJARAT STATE FINANCIAL CORPORATION,UNITED BANK OF INDIA,OFFICIAL LIQUIDATOR,M/S MAHALAXMI BUILDERS,BHOLABHAI VALJIBHAI PATEL,GOKULBHAI VALJIBHAI PATEL,GORDHANBHAI VALJIBHAI PATEL	
33937	FA/1095/2011	07/05/2015	LEGAL HEIRS OF DECEASED DINESHKUMAR BRIJNANDAN,BIRJNANDAN THAKURPRASAD SHUKLA,MALTIBEN BRIJNANDAN SHUKLA,KIRANBEN BRIJNANDAN SHUKLA,MINOR KASHISH DINESHKUMAR SHUKLA,MINOR NIKHIL DINESHKUMAR SHUKLA	RC JANI & ASSOCIATE	UMIYASHANKAR VEDPRAKASH MISHRA,VEDPRAKASH SHYAMLAL MISHR,UNITED INDIA INSURANCE COMPANY LIMITED	DELETED,MR PALAK H THAKKAR
33938	FA/1096/2011	29/03/2012	ANITABEN GHANSHYAMBHAI PATEL,MINOR PRIYBEN GHANSHYAMBHAI PATEL, THROUGH ANITABEN PATEL,MINOR KUNJBHAI GHANSHYAMBHAI PATEL, THROUGH ANITABEN PATEL,VITTHALBHAI RANCHHODBHAI PATEL,VIMLABEN VITTHALBHAI PATEL	MR.HIREN M MODI	DGP AND IGP, GANDHINAGAR,ORIENTAL INSURANCE CO LTD.,PARESHKUMAR RAMESHBHAI PATEL,NEW INDIA ASSURANCE CO LTD	GOVERNMENT PLEADER,SERVED BY RPAD (R),(MR HASMUKH THAKKER)
33939	FA/1097/2011	29/03/2012	RAMESHBHAI RANCHHODBHAI PATEL,SHUSHILABEN RAMESHBHAI PATEL,MINOR KUNJBHAI GHANSHYAMBHAI PATEL, THROUGH ANITABEN PATEL,VITTHALBHAI RANCHHODBHAI PATEL,VIMLABEN VITTHALBHAI PATEL	MR.HIREN M MODI	DGP AND IGP, GANDHINAGAR,ORIENTAL INSURANCE CO LTD.,PARESHKUMAR RAMESHBHAI PATEL,NEW INDIA ASSURANCE CO LTD	GOVERNMENT PLEADER,SERVED BY RPAD (R),(MR HASMUKH THAKKER)
33940	FA/1105/2011	31/03/2011	UNITED INDIA INSURANCE CO LTD, BHAVNAGAR,	MR VIBHUTI NANAVATI	RAHEMANBHAI BABUBHAI KURESHI,DHANJIBHAI JADAVBHAI VARIYA	,MR VISHWAS S DAVE
33941	FA/1108/2011	05/03/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECEASED MAHMMAD UMAR FARUQBHAI, FARUQBHAI AHMAD-,MERUNBEN FARUQBHAI,VIPULGIRI VASANTGIRI GOSWAMI BAVAJI	RULE SERVED,MR MM TIRMIZI
33942	FA/1111/2011	26/04/2016	KANTIBHAI BHIKHABHAI PATEL,	MR.HIREN M MODI	VIRENDRABHAI JETHSURABHAI BARIYA,JAGUBHAI KALAMBHAI VALA,NATIONAL INSURANCE CO LTD,SENGHABHAI LILABHAI RABARI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS AMEE YAJNIK,MR GC MAZMUDAR,MR HG MAZMUDAR
33943	FA/1112/2011	26/07/2019	SUSHILADEVI WD/O DHARAMCHAND MANGILAL MEHTA,HASMUKH DHARAMCHAND MEHTA,DILIP @ DALPAT DHARAMCHAND MEHTA,MINOR KHUSHBOO DHARAMCHAND MEHTA, THROUGH GUARDIAN MOTHER,KANCHANDEVI MANGILAL DALCHAND MEHTA,MANGILAL DALCHAND MEHTA	MR MTM HAKIM	BHAVSAHEB SHANKAR PATIL,DAGDU TAPIRAM THAKOR,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
33944	FA/1113/2011	20/04/2011	ASHOKCHANDRA CHHOTALAL KALKATTAWALA,MINAXIBEN ASHOKCHANDRA KALKATTAWALA THROUGH,NITIN ASHOKCHANDRA KALKATTAWALA	MS NIYATI K SHAH	SHAMJI HIRA RABARI,HARESH KANJI CHAUHAN,NEW INDIA ASSURANCE COMPANY LTD	,MR SUNIL B PARIKH
33945	FA/1114/2011	22/03/2012	UNITED INDIA INSURANCE COMPANY LIMITED, BHARUCH,	MR VIBHUTI NANAVATI	JAGDISHBHAI NAGINBHAI VASAVA,MELIBEN GOVINDBHAI VASAVA,VIJAY GOVINDBHAI VASAVA,SANJAY GOVINDBHAI VASAVA,MINOR JAGDISH GOVINDBHAI, THROUGH MELIBEN GOVINDBHAI VASAVA	RULE SERVED,MR DN PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
33946	FA/1118/2011	17/03/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY,	MR VIBHUTI NANAVATI	JIGNESHBHAI MANILAL SHAH,PRAVINBHAI KHODABHAI KEHAL,BHARATSINH UDESINH SOLANKI	NOTICE SERVED,RULE SERVED,MR MAKBUL I MANSURI
33947	FA/1120/2011	21/04/2016	LEGAL HEIRS OF DECEASED DEVUBHA SIDIBHA BATHIYA,DHANDHBHA DEVUBHA,MODBHA DEVUBHA,KARSANBHA DEVUBHA,SIDIBHA DEVUBHA	MR PREMAL S RACHH	NARENDRASINH MANGALSINH ZALA,NEW INDIA ASSURANCE CO	RULE SERVED,MR PALAK H THAKKAR
33948	FA/1125/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	MANGALBHAI CHHOTABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33949	FA/1126/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	LIMBABHAI LAKHABHAI SINCE DECD. THROUGH HEIRS,GOVINDBHAI LIMBABHAI,MULIBEN LIMBABHAI,JAMNABEN LIMBABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33950	FA/1127/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	MULJIBHAI VIRABHAI SINCE DECD. THROUGH HEIRS,JIVIBEN MULJIBHAI,DEVJIBHAI MULJIBHAI,JAGDISHBHAI MULJIBHAI,MANJULABEN MULJIBHAI,NEERUBEN MULJIBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33951	FA/1128/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	RAVAJIBHAI CHHOTABHAI SINCE DECD. THROUGH HEIRS,MANGALBHAI CHHOTABHAI,CHHATRASINHBHAI RAVAJIBHAI,SAVITABEN FATEHSINH,KANTABEN FATEHSINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR CHIRAG B PATEL
33952	FA/1129/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	LIMBABHAI LAKHABHAI SINCE DECD. THROUGH HEIRS,GOVINDBHAI LIMBABHAI,MULIBEN LIMBABHAI,JAMNABEN LIMBABHAI,MANIBEN LIMBABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL
33953	FA/1130/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	KASHIBEN ISHWARBHAI SINCE DECD. THROUGH HEIRS,MULIBEN GANESHBHAI VANKAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	
33954	FA/1131/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	AHMEDBHAI AADAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33955	FA/1132/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	HARMANBHAI LALLUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33956	FA/1133/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	KANTIBHAI BHAILALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33957	FA/1134/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	BHAILALBHAI KESHAVBHAI SINCE DECD. THROUGH HEIRS,KANTIBHAI BHAILALBHAI,KAPILABEN BHAILALBHAI,SAVITABEN BHAILALBHAI,GANGABEN BHAILALBHAI,TARABEN BHAILALBHAI,RANJANBEN BHAILALBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33958	FA/1135/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	DAHYABHAI MULJIBHAI SINCE DECD. THROUGH HEIRS,CHANDRAKANTBHAI DAHYABHAI,DHANLAXMI KANUBHAI,SURYAKANTBHAI DAHYABHAI,HASMUKHBHAI DAHYABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR CHIRAG B PATEL

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33959	FA/1136/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	BHAGWANBHAI SHANKARBHAI SINCE DECD. THROUGH HEIRS,CHIMANBHAI BHAGWANBHAI,LEELABEN MAHENDRASINH,KAILASHBEN SOMABHAI,BHIKHIBEN RAVJIBHAI,KANTABEN SURYASINH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL
33960	FA/1137/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	HARMANBHAI LALLUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR CHIRAG B PATEL
33961	FA/1138/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	BIBIBEN AADAMBHAI SINCE DECD. THROUGH HEIRS,UMERJI AADAMBHAI,AAYESHABEN AADAMBHAI,HAMIDABEN AADAMBHAI,AHMEDBHAI AADAMBHAI,SHAREEFA AADAMBHAI,SHAKEENA AADAMBHAI,ABDUL AADAMBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL,MR CHIRAG B PATEL
33962	FA/1139/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	PRAKASHBHAI HARMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL
33963	FA/1140/2011	05/05/2011	EXECUTIVE ENGINEER,	MS MAYA S DESAI	PRAKASHBHAI HARMANBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	,MR BS PATEL
33964	FA/1159/2011	28/08/2015	HEIRS & LEGAL REPRESENTATIVE OF DECEASED PARTH MUKESHKUMAR,PARAG MUKESHKUMAR RAICHURA	(MR PARESH M DARJI)	PUNJABHAI AMRABHAI KATARA,GUJARAT STATE ROAD TRANSPORT CORPORATION,MUKESHKUMAR JAGJIVANDAS RAICHURA,UNITED INDIA INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MRS FALGUNI D PATEL
33965	FA/1162/2011	06/08/2015	VADODARA DISTRICT PANCHAYAT,	MR HS MUNSHAW	JAYABEN AMBALAL DESAI,DWIJEN AMBALAL DESAI, THROUGH POA JAYABEN AMBALAL DESAI,STATE OF GUJARAT,SAVLI NAGAR PANCHAYAT,SPL. LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR DEEPAK P SANCHELA
33966	FA/1163/2011	29/02/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	SITABEN WD/O VIRAMJI MEHAJI THAKORE,DILIPKUMAR VIRAMJI THAKORE, THROUGH SITABEN THAKORE,JOSNABEN VIRAMJI THAKORE, THROUGH SITABEN THAKORE,MEGHABEN VIRAMJI THAKORE, THROUGH SITABEN THAKORE,DEMIBEN WD/O MEHAJI CHELAJI THAKORE,TRIBHOVANBHAI MADHABHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMESHCHANDRA VISHWANATH DAVE	RULE SERVED,MRS VASAVDATTA BHATT,(MR MAHENDRA K PATEL),MR HARSHIT S TOLIA,MR PARTH S TOLIA
33967	FA/1164/2011	06/05/2016	DAMOR RAMJIBHAI BECHARBHAI,	MR DK DESAI	SWAMI ISHWARGIRI SHAMBHUGIRI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR HITESH N ACHARYA
33968	FA/1165/2011	16/04/2012	BHAGORA @ DAMOR RAMESHBHAI KHUMAJI,BHAGORA SAILESH RAMESHBHAI,BHAGORA JITENDRA RAMESHBHAI,BHAGORA GAYATRI RAMESHBHAI, THROUGH BHAGORA @ DAMOR RAMESH,BHAGORA AMRIBEN WD/O KAVAJI LIMABJI	MR DK DESAI	RATHOD GOVINDSING KESHRISING,SAGOTIYA BHUPENDRAKUMAR BADAMILALJI,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR JIGAR G GADHAVI
33969	FA/1166/2011	17/06/2011	SHARDA STEEL CORPORATION,	MR NILESH A PANDYA,MR HARESH H PATEL	MONTANA INFRASTRUCTURE LTD,	MS ANUJA S NANAVATI
33970	FA/1167/2011	26/04/2011	ABUMIYA KASAMMIYA SAIYED,	MR MAKBUL I MANSURI	HUSEAIN JAKUB BHAYA,ALI TAYAB BHAYA,NEW INDIA INSURANCE COMPANY LIMITED	,MR SUNIL B PARIKH

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33971	FA/1168/2011	01/04/2011	UNITED INDIA INSURANCE COMPANY LIMITED, BHAVNAGAR,	MR VIBHUTI NANAVATI	RAGHAVBHAI RAJABHAI PATEL,VISHALBHAI PRAKASHBHAI SHAH,KUVERSINH BAPUBHA GOHIL,NEW INDIA ASSURANCE COMPANY LIMITED,HITESHKUMAR DIRAJLAL RAJPUT,MANSANGBHAI NANJIBHAI GOHEL	
33972	FA/1169/2011	28/11/2011	UNITED INDIA INSURANCE COMPANY LIMITED, BHAVNAGAR,	MR VIBHUTI NANAVATI	RAGHAVBHAI RAJABHAI PATEL,VISHALBHAI PRAKASHBHAI SHAH,KUVERSINH BAPUBHA GOHIL,NEW INDIA ASSURANCE COMPANY LIMITED,HITESHKUMAR DIRAJLAL RAJPUT,DILIPBHAI BHUPATBHAI ACHARYA	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR SHALIN N MEHTA,MR TULSHI R SAVANI
33973	FA/1170/2011	20/07/2011	JAFARKHAN HUSENKHAN PATHAN,	MR ASHISH M DAGLI	JIVABHAI RAJABHAI SONRAT (BAROT),	
33974	FA/1171/2011	01/04/2011	GROUP GENERAL MANAGER,	MS KJ BRAHMBHATT	SOLANKI BALDEVJI AGARSANG,SPL.LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
33975	FA/1172/2011	07/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BHAVANJI NARAYANJI DECD. THRO' HEIRS,POPATJI BHAVANJI	
33976	FA/1174/2011	18/04/2011	MINOR SHYAM RASIKBHAI ANKLESHWARIYA, THROUGH RASHIKBHAI,	MR RATHIN P RAVAL	RAMESHBHAI VIJAYSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD,BHAVESH RANCHODBHAI VISPARA	
33977	FA/1175/2011	18/04/2011	RASHIKBHAI VITHTHALBHAI ANKLESWARIYA,	MR RATHIN P RAVAL	RAMESHBHAI VIJAYSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD,BHAVESH RANCHODBHAI VISPARA	
33978	FA/1176/2011	04/04/2011	JANAK KANAIYALAL SHETH,	MR MTM HAKIM	DINUBHAI MOHANLAL RATVA,GORDHANDAS MOHANLAL MEHTA,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA
33979	FA/1178/2011	25/10/2013	NEW INDIA ASUSRANCE COMPANY LIMITED,	MR SUNIL B PARIKH	HEIRS OF DECD. PRAFULBHAI KANTIBHAI,NAINABEN PRAFULBHAI,KRISHNABEN PRAFULBHAI,PUTHARVAN PRAFULBHAI MINOR THROUGH,HITEN PRAFULBHAI MINOR THROUGH,MULUBHAI DEVSIBHAI KHUNTI	,RULE NOT RECD BACK,RULE SERVED,MR BM MANGUKIYA,MS BELA A PRAJAPATI
33980	FA/1183/2011	05/04/2011	KANUBHAI BACHUBHAI SANGADA,	MR.HIREN M MODI	SHANKARBHAI BHULAJI MEDHVAL,BHIKHABHAI MAGILAL SHAH,THE UNITED INDIA INSURANCE CO.LTD	
33981	FA/1184/2011	02/08/2017	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	NATHU KHIMJI SANJOT,ARJAN LADHA BHANUSHALI,HIRJI ARJAN BHANUSHALI	MR MUKESH H RATHOD,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
33982	FA/1186/2011	07/03/2012	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	SANGEETABEN MANGALBHAI PARMAR,MINOR PAYALBEN MANGALBHAI PARMAR, THROUGH SANGEETABEN PARMAR,MINOR RAVIBHAI MANGALBHAI PARMAR, THROUGH SANGEETABEN PARMAR,MINOR JANAKI MANGALBHAI PARMAR, THROUGH SANGEETABEN PARMAR,MINOR AAKASH MANGALBHAI PARMAR, THROUGH SANGEETABEN PARMAR,VIJAY MADHUKAR PATIL,SUNIL NARENDRA RAY	RULE SERVED,MR.HIREN M MODI
33983	FA/1187/2011	29/04/2011	TAHIRHUSEN AKBARHUSEN SHAIKH,	MR MA BUKHARI	SHAHINABANU TAHIRHUSEN SHAIKH,MINOR SAGUFTA TAHIRHUSEN SHAIKH	
33984	FA/1188/2011	06/03/2018	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	KAVITABEN WD/O SOBHRAJMAL P GANGWANI,SUSHILABEN SOBHRAJMAL GANGVANI,NITUBEN SOBHRAJMAL GANGVANI,REKHABEN SOBHRAJMAL GANGVANI,MONIKABEN SOBHRAJMAL GANGVANI,HARESH SOBHRAJMAL GANGVANI,PANUMAL KHUSHALDAS KESHVANI,DRSHAN KHUSHALDAS KESHVANI	MR AV PRAJAPATI,MR DHAVAL V SHAH
33985	FA/1189/2011	18/04/2016	SHUKKARBHAI NANABHAI MARATHA,NILESHBHAI BHANUBHAI MARATHA	MR DHARMESH V SHAH	JAYANTIBHAI KALYANBHAI PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
33986	FA/1190/2011	21/03/2018	MOHMMAD ASLAM ABDUL REHMAN MANIYAR,SULTANA MOHMMAD ASLAM MANIYA	MR AMIT N PATEL	BHAGWANRAM PUNAMCHAND SHARMA,RAJ TRANSPORT COMPANY,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR

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33987	FA/1191/2011	26/04/2011	RAJESHKUMAR AMRUTBHAI SHARMA,SHARMA (NAYI) AMRUTLAL JIVARAMBHAI,SHARMA (NAYI) KAMINIBEN AMRUTLAL	MR ANKIT SHAH	RAMESHBHAI RUGNATHBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD.,PRAJAPATI PRAKASHKUMAR KHETABHAI,PRAJAPATI PRAKASHKUMAR KHETABHAI,INSURANCE COMPANY,SHARMA (NAYEE) CHETNABEN WD/O LATE RAJESHKUMAR AMRUTLAL	,MS AMEE YAJNIK
33988	FA/1195/2011	06/04/2011	GUJARAT STATE TRANSPORT CORPORATION,GIRISHBHAI GOVINDBHAI PATEL	MRS VASAVDATTA BHATT	UPENDRA DINDAYAL GARG,	
33989	FA/1197/2011	06/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,SAMATBHAI RAVATBHAI BASIYA	MRS VASAVDATTA BHATT	SANADHI GAMERI KASAM MUSA,	
33990	FA/1198/2011	07/04/2011	GUJARAT WATER SUPPLY & SEWAGE BOARD,	MR HS MUNSHAW	HARIJ MAHAJAN PANJARAPOLE,SPECIAL LAND ACQUISITION OFFICER	,MR ABHAYKUMAR P SHAH
33991	FA/1199/2011	28/04/2011	SHARDABEN WD/O AMARABHAI MOTIBHAI BARIYA,KASHIBEN AMARABHAI BARIYA,NIRUBEN AMARABHAI BARIYA,VIKRAMBHAI AMARABHAI BARIYA,RANGEETBHAI AMARABHAI BARIYA,MOTIBHAI KALUBHAI BARIYA	MR V B MALIK	GANSHYAMBHAI AMBALAL PANCHAL,BRIJESHKUMAR JETHABHAI PANCHAL,UNITED INDIA INSURANCE CO LTD	
33992	FA/1200/2011	28/04/2011	RAMANBHAI BHARUBHAI PATELIYA,	MR V B MALIK	GANSHYAMBHAI AMBALAL PANCHAL,BRIJESHKUMAR JETHABHAI PANCHAL,UNITED INDIA INSURANCE CO LTD	
33993	FA/1204/2011	19/11/2019	LEGAL HEIRS OF DECEASED JAYANTIBHAI PRABHUDAS PATEL,,RAVI JAYANTIBHAI PATEL,AMBABEN PRABHUDAS PATEL	MR MEHUL SHARAD SHAH	BAROT GANDALAL SHANKERLAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
33994	FA/1205/2011	09/05/2011	NANDGOPAL MATHURAPASAD AGNIHOTRI,MUNNIDEVI NANDGOPAL AGNIHOTRI	MR KASHYAP R JOSHI	MAGRU GHASI YADAV,SUBHJIT D.YADAV,NEW INDIA ASSURANCE CO. LTD,YADAV PRAMODKUMAR RAMOYODHA	,DELETED,MS LILU K BHAYA
33995	FA/1207/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUJARAT PETROSYNTHESIS LTD. Q,	RULE SERVED,(MR A J PATEL)
33996	FA/1208/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FERO ALLOYS CORPORATION LTD.,	RULE SERVED
33997	FA/1209/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITENDRAKUMAR S SHAH,	RULE SERVED
33998	FA/1210/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUSHALPALSINGH GANGABALSING,	RULE SERVED
33999	FA/1211/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S HOTEL SARVOTTAM,	RULE SERVED
34000	FA/1212/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROYAL CUSHIONS VINYLE PRODUCTS LTD.,	RULE SERVED
34001	FA/1213/2011	06/08/2015	STATE OF GUJARAT,DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI RAYJIBHAI SOLANKI,	RULE SERVED
34002	FA/1214/2011	27/04/2011	KAMALABEN UDESINH PADHIYAR,ANIL UDESINH PADHIYAR	MR.HIREN M MODI	VINODBHAI BABUBHAI THAKOR,RANGITBHAI MANILAL JARIYA,NATIONAL INSURANCE CO LTD	
34003	FA/1215/2011	10/08/2011	SHOBHNABEN D/O FATESINH HATHIBHAI PARMAR,	MR MA BUKHARI	RAMESHBHAI VITHALBHAI VAGHELA,	NOTICE SERVED,MR. JS SADHWANI
34004	FA/1218/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AADAM MOHMAD ALI,DAWOOD MOHMAD ALI	MR MM SAIYED
34005	FA/1219/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALARAKHI ISAP ADAM,	MR MM SAIYED
34006	FA/1220/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI SULEMAN ALI POA OF BIBI WD/O SULEMAN ALI,	MR MM SAIYED
34007	FA/1221/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL ADAM MUSA TALATI,	MR MM SAIYED
34008	FA/1222/2011	12/12/2015	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINABEN ISMAIL ADAM,	MR RAMNANDAN SINGH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34009	FA/1223/2011	12/12/2015	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHARUNBEN YUSUF MUSA ADAM,	RULE UNSERVED
34010	FA/1224/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN AHMED MUSA,	MR MM SAIYED
34011	FA/1225/2011	24/08/2017	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM JILANI HAJI AHMED,MUJAFAR IQBAL HAJI AHMED,YUSUF ISMAIL BANGLAWALA POA OF JIYAUDDIN HAJI AHMED	MR MM SAIYED
34012	FA/1226/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	EMNABEN IBRAHIM JIYA ALI,	
34013	FA/1227/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI BAKORBHAI RATHOD,	
34014	FA/1228/2011	06/12/2014	SPECIAL LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL PARSOTTAM,	
34015	FA/1229/2011	09/05/2011	SURIYABEN WD/O KANUBHAI BHOI,ANILKUMAR KANUBHAI BHOI,JIGNESHKUMAR KANUBHAI BHOI	MR R.K.MANSURI	MANILAL KHATUBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	
34016	FA/1231/2011	11/04/2011	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHANABHAI DAHYABHAI PATEL,	MR YATIN SONI,MR HITESH B PATEL
34017	FA/1232/2011	11/04/2011	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI DAHYABHAI PATEL,	MR YATIN SONI,MR HITESH B PATEL
34018	FA/1233/2011	11/04/2011	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOPALBHAI SOMABHAI,CHHANABHAI DAHYABHAI PATEL,PATEL KANUBHAI KHODIDAS,HANSABEN SOMABHAI PATEL,SHARDABEN SOMABHAI PATEL,DINESHBHAI DAHYABHAI PATEL	MR YATIN SONI,MR HITESH B PATEL
34019	FA/1234/2011	19/06/2012	PARAG HARSHADRAI MEHTA,	(MR KAMAL M SOJITRA)	PURNIMABEN ASHOKKUMAR JOSHI,	MR MANISH J PATEL
34020	FA/1235/2011	21/04/2011	POTIBEN DAYABHAI BHARWAD,MINOR BHAVNABEN @ BHAVUBEN DAYABHAI BHARWAD,MINOR MALABHAI @ MAYLO DAYABHAI BHARWAD,MINOR VIPUL DAYABHAI BHARWAD	MR TUSHAR L SHETH	.,	
34021	FA/1236/2011	21/04/2011	THORI DHULABHAI DUNGARBHAI,THROI RAMBHAI DHULABHAI,THORI JAYANTIBHAI DHULABHAI,THORI MANUBHAI DHULABHAI,THORI SHARDABEN DHLABHAI	(MR LM CHHABLANI)	NOT GIVEN,KANTIBHAI RAYCHANDBHAI PRAJAPATI,NEW INDIA INSURANCE CO. LTD.	
34022	FA/1237/2011	28/04/2011	SHITAL GUNVANTBHAI PRAJAPATI,	MR PANKAJ A KAPADIA	GUNVANTBHAI KESHAVBHAI PRAJAPATI,	
34023	FA/1238/2011	20/04/2011	NAVINCHANDRA KANTILAL SINCE DECD. THRO' HARSHAD KANTILAL,	MR YN RAVANI	RAMESH JAYKANT PODAR,KAMAL KISHORE RAMPRATAP,NATIONAL INSURANCE CO.	,MS KRUTI J VORA,MR DAKSHESH MEHTA
34024	FA/1239/2011	27/09/2013	HIMMATBHAI SOMABHAI PARMAR,BHURIBEN HIMMATBHAI PARMAR	MR.HIREN M MODI	VALABHAI MASABHAI RABARI,RAMABHAI JODHABHAI RABARI,ORIENTAL INSURANCE CO LTD	,NOTICE SERVED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR
34025	FA/1240/2011	21/07/2011	SATYAM SHIVAM SUNDARAM SHOBHAM SOCIETY LIMITED,	MS SUDHA R GANGWAR	INDRAMALJI RAMGOPAL SHAH,KAILASHBHAI INDRAMAL SHAH,PRAHLADBHAI INDRAMAL SHAH,PRAKASHBHAI INDRAMAL SHAH,SHREEKANT INDRAMAL SHAH,SHYAM INDRAMAL SHAH,BIPINBHAI SUMATILAL,KUMARBHAI SUMATILAL,BHUPENDRANBHAI SUMATILAL	
34026	FA/1241/2011	30/11/2011	VITTHALBHAI BHAILALBHAI PATEL,	MR RC JANI	UNION OF INDIA,	NOTICE UNSERVED,MR RAVI KARNAVAT
34027	FA/1243/2011	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI FAKIRBHAI,JASHWANTBHAI DAHYABHAI,NANSANGBHAI DAHYABHAI,PUNJIBEN DAHYABHAI,DARIYABHAI DAHYABHAI,MADHUBEN DAHYABHAI	,RULE SERVED,MR MM SAIYED

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34028	FA/1244/2011	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH DEEPSINH,JASHWANTSINH DEEPSINH,MAHENDRASINH DEEPSINH,MANHARSINH DEEPSINH	RULE SERVED,MR MM SAIYED
34029	FA/1245/2011	22/04/2011	LEGAL HEIR OF MANISHBHAI NARENDRABHAI TRIVEDI, KALINDIBEN,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	JADEJA RAGHUVIRSINH JAMBHA,DISTRICT SUPERINTENDENT OF POLICE,NEW INDIA ASSURANCE CO LTD,ACHLABEN ANILBHAI VAISHNAV AS LEGAL HEIR OF DECEASED ANIL,ORIENTAL INDIA INSURANCE COMPANY,[SUSHILABEN NARENDRABHAI TRIVEDI (DIED LES PENDENCE)],JAYESHBHAI NARENDRABHAI TRIVEDI	
34030	FA/1246/2011	06/05/2011	ALKABEN ASHWINBHAI PATEL (WIDOW OF DECEASED),MINOR APURVAKUMAR ASHWINBHAI PATEL (SON OF DECEASED) THROUGH,TULSIBHAI VITTHALDAS PATEL (FATHER OF DECEASED),SITABEN TULSIBHAI PATEL (MOTHER OF DECEASED)	MR HARSHIT S TOLIA,MR PARTH S TOLIA	KANABHAI AJMALBHAI PARMAR,VALABHAI GOPALBHAI CHHAD,NEW INDIA ASSURANCE COMPANY LTD,KALUJI SOMAJI THAKORE,TORRENT PHARMACEUTICALS,UNITED INDIA INSURANCE COMPANY LTD.	
34031	FA/1248/2011	03/05/2011	NATIONAL INSURANCE COMPANY, REGIONAL OFFICE AT,	MR DAKSHESH MEHTA	GULABSINH RATANSINH GOHIL,	
34032	FA/1249/2011	07/03/2012	NATIONAL INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	NARSHIBHAI THAKARSHIBHAI,HEIRS OF DECEASED NAVGHAN SHAMJIBHAI NANDESHARIYA,DIVALIBEN SHAMJIBHAI NANDESHARIYA,MINOR MANISHA SHAMJIBHAI NANDESHARIYA, THROUGH DIVALIBEN	,RULE SERVED,MR SATYEN B RAWAL
34033	FA/1250/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	VERSINGBHAI KHIMJIBHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34034	FA/1251/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	JORIYABHAI NARANIYABHAI RATHWA, MINOR THROUGH NARANIYABHAI,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34035	FA/1252/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MANSINGBHAI SAMACHIYABHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34036	FA/1253/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	DHEDIYABHAI MANSINGBHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED
34037	FA/1254/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	RAJLIBEN BABALBHAI DHANUK,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34038	FA/1255/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	RUKHLIBEN MALUDIYABHAI DHANAK,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34039	FA/1256/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	UDLIBEN GOHADABHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34040	FA/1257/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	CHEKLIBEN KANIYABHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34041	FA/1258/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SURPANBHAI VERSINGBHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA

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34042	FA/1259/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	DHANCHUBHAI JUNGALIYABHAI DHANAK,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34043	FA/1260/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	LEGAL HEIRS OF DECEASED GUJALIBEN DASARIYABHAI RATHVA,,GITABEN @ KILIBEN DASARIYABHAI RATHVA,JITUBHAI DASARIYABHAI RATHVA,KARIBEN DASARIYABHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34044	FA/1261/2011	24/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	KISANBHAI GUIJIBHAI RATHVA,PRAVINSING JASVANTSING SHAIKH,NARIYABHAI GOHARIYABHAI	RULE SERVED,SERVED BY AFFIX. (R),MR VIPIN H PANDYA
34045	FA/1262/2011	03/05/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HARESH BALUBHAI PATEL,VASAVA DHIRAJBHAI AMBALAL,HARESHKUMAR MANGUBHAI PATEL	
34046	FA/1263/2011	17/01/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR PALAK H THAKKAR	SANABHAI MANGALBHAI MACHHI,DHANIBEN SHANABHAI MACHHI,RAMANBHAI D PATEL THROUGH LEGAL HEIRS,BRIJESH PRAVINBHAI PATEL,SAVITABEN RAMNLAL PATEL,PRAVINBHAI RAMANLAL PATEL,SURESHBHAI RAMANLAL PATEL,VIJAYBHAI RAMANLAL PATEL,BRIJESH PRAVINBHAI PATEL	,NOTICE SERVED,DECEASED LITIGANT,MR RAJESH K SHAH,MR MTM HAKIM,YASHODHARA M PANDYA
34047	FA/1264/2011	29/08/2012	GHANSHYAMBHAI SHAMBHUBHAI GAJERA,JAYANTIBHAI BABUBHAI THUMAR	MR CHIRAG B PATEL	ABHIJIT DEVELOPERS PVT LTD., THROUGH DIRECTOR, RAVI SHARAD-,SHREE CORPORATION A PARTNERSHIP FIRM	SERVED BY AFFIX. (R),MR RS SANJANWALA,MRS. HIRAL TRIVEDI,MR NISARG N TRIVEDI
34048	FA/1265/2011	01/02/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD., MUMBAI / BHAVNAGAR,	MR VIBHUTI NANAVATI	ASHOKBHAI LAVJIBHAI GOHIL,BAJAJ ALLIANZ GENERAL INS. CO. LTD.,MAHESHBHAI JOHABHAI VAGHELA,NATHABHAI JESABHAI VAGHELA DECEASED,WAGHELA CHAMPABHAI NATHABHAI,WAGHELA MANJUBEN NATHABHAI,WAGHELA JANAK NATHABHAI(MINOR)THROUGH THEIR RES.4,WAGHELA SHAMBHU NATHABHAI(MINOR)THROUGH THEIRGAURDIAN RES-4	,RULE SERVED,UNSERVED EXPIRED (R)
34049	FA/1269/2011	20/07/2011	ICICI LOMBARD GENERAL THROUGH ZODIAC SQUARE,	MR VIBHUTI NANAVATI	GIGABHAI PITHABHAI BHAMMAR,ABHAY SHARDBHAI CHAUHAN (MINOR) THROUGH GUARDIAN	NOTICE SERVED,HCLS COMMITTEE,MR JIGAR G GADHAVI
34050	FA/1270/2011	02/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED KHERATSINH INDRASINH RATHOD.,INDRASINH DHANSINH RATHOD,KESHABA INDRASINH RATHOD,KULDIPSINH INDRASINH RATHOD MINOR THROUGH INDRASINH RATHOD,GANPATSINH INDRASINH RATHOD MINOR THROUGH INDRASINH RATHOD,TAKHATSINH INDRASINH RATHDO MINOR THROUGH INDRASINH RATHOD,LAXMAN JUMA MAHESHVARI,KANA RUPA CHHANGA,NARENDRA ZAVERILAL BHATT	,RULE SERVED,SERVED BY AFFIX. (R)
34051	FA/1271/2011	02/12/2019	IFFCO-TOKIO GEN. INS. CO. LTD.,	MS KIRTI S PATHAK	BABARBHAI VALIBHAI GHANCHI,VINUBHAI GANPATBHAI PADHIYAR,DILIPBHAI RUPSINGBHAI JARIYA	RULE SERVED,MR MOHSIN M HAKIM
34052	FA/1272/2011	04/05/2011	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	RAYSING NANABHAI NAYAK,KAKUDIBEN W/O RAYSING NAYAK,HITESH HIMMATSINH BARIYA,MAJID ISMAIL JASMIN	

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34053	FA/1273/2011	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS & LEGAL REPRESENTATIVE OF DECEASED INDRAJITSINH RANU-,JASHUBA RANUBHA RANA,DAHYABHAI VARJANGBHAI MORI,YUVRAJSINH RANUBHA RANA	RULE SERVED,SERVED BY AFFIX. (R),MR TUSHAR L SHETH
34054	FA/1276/2011	23/11/2013	KALPESHKUMAR BHIKHABHAI DARJI,	MR R.K.MANSURI	BABUBHAI RAMJIBHAI THORI,MAHENDRASINH SHIVSINH KUMPAVAT,THE NATIONAL INSURANCE COMPANY LTD,KANUBHAI BABABHAI WAGEHELA,INSURANCE COMPANY	,RULE SERVED,MR MA KHARADI,(MR MAULIK J SHELAT)
34055	FA/1278/2011	20/04/2011	MEETA DEVI WD/O RAMABHILASH SATYANARAYAN YADAV,RAKESHKUMAR RAMABHILASH YADAV,RAMABHILASH YADAV,MINOR RAJMATI RAMABHILASH YADAV, THROUGH MEETADEVI YADAV	MR AMIT C NANAVATI	SHALIN ATULBHAI DUDHIYA,SAKETBHAI JAYESHBHAI MODI,NEW INDIA ASSURANCE CO LTD,RAJENDRABHAI DILIPBHAI PANJABI,DILIPBHAI K PANJABI,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI, (MR HASMUKH THAKKER)
34056	FA/1279/2011	20/04/2011	KAMLESHBHAI KANUBHAI PATEL,INDUBEN @ INDIRABEN KANUBHAI PATEL,KAMINIBEN KANUBHAI PATEL,VARSHABEN KANUBHIA PATEL,TARLIKABEN KANUBHAI PATEL	MR HM PARIKH	PURVESH HARISHBHAI PATEL MINOR,NATIONAL INSURANCE CO. LTD.,JAYENDRABHAI GANPATBHAI PATEL,NEW INDIA INSURANCE CO. LTD.	,MS LILU K BHAYA,MR PALAK H THAKKAR
34057	FA/1280/2011	21/04/2011	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	MANIBEN WD/O MANUBHAI BACHUBHAI SARANIYA,MINOR PRATAPBHAI MANUBHAI SARANIYA,MINOR CHHAYABEN MANUBHAI,MINOR MAHENDRABHAI MANUBHAI,SHARDABEN BACHUBHAI SARANIYA,SUDHABEN WD/O MANUBHAI SARANIYA VASAVA,VIJAYBHAI MANUBHAI SARANIYA VASAVA,DHARMESHBHAI DILIPBHAI BHAIYA,RANJITBHAI DILIPBHAI BHAIYA	,MR YN RAVANI
34058	FA/1281/2011	21/04/2011	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RAJESHBHAI KILIYABHAI VASAVA,TARABEN KILIYABHAI VASAVA,MINOR SURESHBHAI KILIYABHAI VASAVA,SHANTABEN GAMBHIRBHAI VASAVA,DHARMESHBHAI DILIPBHAI BHAIYA,RANJITBHAI DILIPBHAI BHAIYA	
34059	FA/1282/2011	04/05/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LATA PUNAMBHAI KHARKAR,DIPAK PUNAMBHAI KHARKAR,HAMIRBHAI KADVABHAI BHARWAD	NOTICE NOT RECD BACK
34060	FA/1283/2011	20/04/2017	NATIONAL INSURANCE COMPANY LIMITED, MEHSANA,	MR VIBHUTI NANAVATI	HUFARA RANAJI KALAJI THAKOR,THAKOR ROOPAJI JETAJI,THAKOR PREMABEN ROOPAJI	RULE SERVED,MR PRATIK B BAROT
34061	FA/1284/2011	03/03/2017	CHATRAJI DARGAJI MALI,	MR AMIT N CHAUDHARY	MOHANBHAI NAGJIBHAI MALI,NAGJIBHAI DANAJI MALI,ORIENTAL INSURANCE COMPANY LIMITED,JAKSHIJI UMAJI THAKOR,POPATSING CHAMANSING THAKOR,FAKIR MAHOMAD ABDULBAKAR MEMAN	RULE SERVED,MR ANAL S SHAH
34062	FA/1285/2011	20/04/2011	GITABEN AMRATBHAI DESAI,DILIPKUMAR AMRATBHAI DESAI,MINOR PINJAL AMRATBHAI DESAI, THROUGH GITABEN AMRATBHAI,MINOR VIVEK AMRATBHAI DESAI, THROUGH GITABEN AMRATBHAI DESAI	MR AV PRAJAPATI	MEENA SANJAYKUMAR KESHAV,RAVINDRABHAI K NAIR,MALLIKA RAVINDRA NAIR,KRISHNAKUMAR RAVINDRA NAIR,MANAGER, NATIONAL INSURANCE COMPANY LTD	,MR NAGESH C SOOD
34063	FA/1286/2011	27/12/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MINOR SONABEN MOHANBHAI MISTRY, THROUGH MOHANBHAI GIGJIBHAI,M/S BENNET COLMEN & COMPANY	RULE SERVED
34064	FA/1287/2011	29/04/2016	HEIRS OF DECEASED CHANABHAI NARANBHAI MORI, SANTOKBEN,SANTOKBEN NARANBHAI MORI	MR TUSHAR L SHETH	JESHABHAI PUNJABHAI,NARANBHAI UKABHAI,NEW INDIA ASSURANCE CO LTD,SARMANBHAI KALABHAI KODIATAR,BHIMABHAI KANUBHAI ODEDARA,UNITED INDIA INS. CO. LTD,VERSIBHAI BHIKHABHAI,B B ROADWAYS, MAHARAJ PARBATBHAI MULUBHAI (DELETED)	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS LILU K BHAYA
34065	FA/1289/2011	15/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	VIDHYABEN MOHANBHAI MACHHI,VINODBHAI MOHANBHAI MACHHI,SINDHI AIYUBHAI SALUBHAI,MAHENDRABHAI MANILAL PATEL,NEW INDIA ASSURANCE COMPANY LIMITED,RAJUBHAI GANPATBHAI MALI	RULE SERVED,MR SUNIL B PARIKH,MR HRIDAY BUCH,MR TEJAS P SATTA,MR.HIREN M MODI,MR JAYESH V PATEL

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34066	FA/1291/2011	07/04/2016	KISHORCHANDRA KRUSHNALAL CHADDARWALA (FATHER),JYOTIBADA KISHORCHANDRA CHADDARWALA (MOTHER)	MR JIGAR P RAVAL	BHARATSINH KALYANSINH ZALA,DABHI HIMMATSINH SAMANTBHAI,ICICI LOMBARD MOTOR INSURANCE	RULE SERVED,MR VIBHUTI NANAVATI
34067	FA/1292/2011	07/06/2017	ORIENTAL INSURANCE COMPANY, REGIONAL OFFICE,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECEASED SAMIRBHAI HARESHBHAI SHAH,HARESHBHAI MANILAL SHAH,JYOTSANABEN HARESHBHAI SHAH,KARSANBHAI HAMIRBHAI SUVA,NEW INDIA ASSURANCE COMPANY LTD,RAMESHBHAI BACHUBHAI PANSURIYA	,UNSERVED EXPIRED (N),RULE SERVED,MR PALAK H THAKKAR,MR TUSHAR L SHETH
34068	FA/1293/2011	03/02/2012	SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA,	MR BHARAT JANI	DINESH @ DILIP KESHAVBHAI PATEL,CHHANABHAI KESHABHAI PATEL,M/S TIRTHESH ALUMINIUM PVT LTD,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,BABABHAI SHANKERBHAI PATEL,NATHIBEN BABABHAI PATEL,NAVROZ HOMI TARAPORE	,MR SANJAY A MEHTA,MR JAL S. UNWALLA,MR RITURAJ M MEENA
34069	FA/1294/2011	20/07/2011	EMPLOYEES STATE INSURANCE CORP,	MR SACHIN D VASAVADA	FINE PLAST INDUSTRIES,	MR DG SHUKLA
34070	FA/1295/2011	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	USMANGANI MUSABHAI MAKRANI,HEIRS OF DECEASED MOHMMAD HANIF FATE MOHMMAD MAKARANI,SIRINBANU WD/O MOHMAD HANIF FATE MOHMMAD MAKARANI,MINOR NAZIRABANU D/O MOHMMAD HANIF, THROUGH SIRINBANU,FATE MOHMMAD GULMOHMMAD MAKRANI,MAHABIBI FATE MOHMMAD MAKRANI	,RULE SERVED,MR MTM HAKIM
34071	FA/1296/2011	03/02/2012	DEPUTY ENGINEER,	MS RV ACHARYA	M/S VIPUL OIL MILL & JINNING FACTORY,CHOTALAL HARJIVAN KARIYA,KANJIBHAI HARJIVAN KARIYA,RAMLA HARJIVAN KARIYA,CHUNILAL HARJIVAN KARIYA	
34072	FA/1297/2011	30/06/2011	ADMINISTRATOR & MAHANT OF DUDHREJ VADVALA MANDIR,	MR PS CHAMPANERI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
34073	FA/1303/2011	16/10/2018	ISHWARLAL KESHAVLAL PATEL,RATILAL ISHWARLAL PATEL,SHWETALKUMAR RATILAL PATEL	MR AB MUNSHI	JAYANTBHAI RAMANLAL TAILOR,MANIBEN RAMANLAL TAILOR,JAYANTIBHAI RAMANLAL TAILOR,PRAKSHAL JAYANTIBHAI TAILOR,MADHUBEN B.MAISURIA,KUSUMBEN B.MAISURIA,DAKSHABEN A. MAISURIA,BHARATIBEN J.MAISURIA,MITABEN RATILAL PATEL	,RULE NOT RECD BACK,RULE SERVED,MR PR NANAVATI,MR HR PRAJAPATI,MR BS KHATANA
34074	FA/1304/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA NATVARSINH SAMANTSINH,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
34075	FA/1305/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA JASVANTSINH ARJUNSINH,	
34076	FA/1306/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL JAYANTILAL TRIBHOVANDAS,	MR YATIN SONI,MR HITESH B PATEL
34077	FA/1307/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARAD BHIKHAJI NATHAJI,	MR YATIN SONI,MR HITESH B PATEL
34078	FA/1308/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA DALPATJI KESHUJI,CHAVDA BHARATJI DOLUJI	MR YATIN SONI,MR HITESH B PATEL
34079	FA/1309/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI SHAMBHUBHAI,PATEL RAMESHBHAI NARANBHAI	,MR YATIN SONI,MR HITESH B PATEL
34080	FA/1310/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI SHAMBHUBHAI,PATEL RAMESHBHAI NARANBHAI	
34081	FA/1311/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARAD BHIKHAJI NATHAJI,BARAD MANUJI BADARJI	,MR YATIN SONI,MR HITESH B PATEL
34082	FA/1312/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI PRABHUDAS,	MR YATIN SONI,MR HITESH B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34083	FA/1313/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARAD VISHNUJI ARJANJI,	MR YATIN SONI,MR HITESH B PATEL
34084	FA/1314/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KESARBA NATHUJI,CHAVDA GANDAJI NATHUJI,CHAVDA SAJANBA MAGANJI	,MR YATIN SONI,MR HITESH B PATEL
34085	FA/1315/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KANTIBHAI HARGOVANDAS, DAIBEN KANTIBHAI PATEL,MAHENDRABHAI KANTIBHAI PATEL,SHAILESHBHAI KANTIBHAI PATEL,MUKESHBHAI KANTIBHAI PATEL	,MR YATIN SONI,MR HITESH B PATEL
34086	FA/1316/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL SHIVABHAI,PATEL AMBALAL KUBERBHAI,PATEL BABUBHAI JIVANBHAI,PATEL JAYANTIBHAI JIVANBHAI,PATEL AMRUTBHAI GANDABHAI,PATEL GOVINDBHAI GANDABHAI	,MR YATIN SONI,MR HITESH B PATEL
34087	FA/1317/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI GANDABHAI,PATEL REVABEN GANDABHAI	,MR YATIN SONI,MR HITESH B PATEL
34088	FA/1318/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BHIKHAJI BALUJI,CHAVDA DASHRATHJI KESHUJI	,MR YATIN SONI,MR HITESH B PATEL
34089	FA/1319/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TULSIBHAI GANDABHAI,	MR YATIN SONI,MR HITESH B PATEL
34090	FA/1320/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGALBHAI HARGOVANBHAI,	MR YATIN SONI,MR HITESH B PATEL
34091	FA/1321/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF PATEL SHANKARBHAI JIVANBHAI PRAHLADBHAI SHANKARBHAI,	MR YATIN SONI,MR HITESH B PATEL
34092	FA/1322/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KANAJI DUNGARJI,CHAVDA JAGUJI DUNGARJI	MR YATIN SONI,MR HITESH B PATEL
34093	FA/1323/2011	28/04/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAL AATMARAM RAMABHAI,	MR YATIN SONI,MR HITESH B PATEL
34094	FA/1324/2011	19/04/2011	PATEL PRAHALDBHAI JOITARAM,	MR BOMI H SETHNA	PATEL JYOTSNABEN MULCHANDDAS,	MR AMIT M BAROT
34095	FA/1325/2011	28/04/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITTHALBHAI JOITARAM,	MR YATIN SONI,MR HITESH B PATEL
34096	FA/1326/2011	28/04/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI JOITARAM,	
34097	FA/1327/2011	28/04/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI GOPALBHAI,	MR YATIN SONI,MR HITESH B PATEL
34098	FA/1328/2011	28/04/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O THAKORE JIVANJI KACHARAJI DAIBEN WD/O JIVANJI THAKORE,BHIKHIBEN JIVANJI THAKORE,ASHABEN JIVANJI THAKORE,JYOTSNABEN JIVANJI THAKORE,SAJANBEN JIVANJI THAKORE,RAIBEN JIVANJI THAKORE,PURIBEN JIVANJI THAKORE,LALAJI JIVANJI THAKORE	,MR YATIN SONI,MR HITESH B PATEL
34099	FA/1329/2011	28/04/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALALBHAI BECHARBHAI,PATEL BALDEVBHAI BECHARBHAI	,MR YATIN SONI,MR HITESH B PATEL
34100	FA/1330/2011	28/04/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL SHAMBHUBHAI,PATEL VITHALBHAI SHAMBHUBHAI	,MR YATIN SONI,MR HITESH B PATEL
34101	FA/1332/2011	28/03/2017	LEGAL HEIRS OF DECEASED JAYANTIJI DALSANGJI @ DALAJI THAKOR,DIVABEN WD/O JAYANTIJI THAKORE,DAXABEN D/O JAYANTIJI THAKORE(MINOR)(THRO NATURAL GUARDIAN-MOTHER DIVABEN THAKORE),ALPESH JAYANTIJI THAKORE (MINOR)(THRO NATURAL GUARDIAN-MOTHER DIVABEN THAKORE),DIPAKJI JAYANTIJI THAKORE, (MINOR) (THRO NATURAL GUARDIAN-MOTHER DIVABEN THAKORE),VINUJI DALSANGJI THAKORE,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	AJESH PUKARAM DAMAMI,M/S AJAY CHEMICALS LIME INDUSTRIES (DK JAIN),UNITED INDIA INSURANCE COMPANY LTD., DIVISIONAL OFFICE AT	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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34102	FA/1333/2011	13/06/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAMESHBHAI RAMNIKLAL VYAS,ISMAIL IBRAHIM & SULEMAN IBRAHIM	
34103	FA/1334/2011	20/04/2011	BHAVANI INDUSTRIES,	MR PS GOGIA	RAMESHBHAI RAMJIBHAI KALOR,	
34104	FA/1339/2011	07/03/2012	BAJAJ ALLIANZ GENERAL INS. CO. LTD THROUGH,	MR VIBHUTI NANAVATI	VIJAY @ KALUBHAI SHIRAM GANVIT,PRABHUBHAI LAXMANBHAI CHOURE,KHANDUBHAI LAXMANBHAI PAWAR,PAWAR SAGNABEN KHANDUBHAI	RULE SERVED,MR ZUBIN F BHARDA
34105	FA/1342/2011	15/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	PANGALIBEN WD/O NANJIBHAI SANGOD,JORSING NANJIBHAI SANGOD, THROUGH PANGALIBEN WD/O NANJIBHAI,SHAILESHBHAI NANJIBHAI SANGOD, THROUGH PANGALIBEN WD/O NANJI,KAMLESHBHAI NANJIBHAI SANGOD, THROUGH PANGALIBEN WD/O NANJI,RAMESHBHAI NANJIBHAI SANGOD, THROUGH PANGALIBEN WD/O NANJI,VARSINGBHAI LIMBABHAI SANGOD	RULE SERVED,MS MOHINI J BHAVSAR
34106	FA/1343/2011	13/06/2011	LEGAL HEIRS OF ARIFBHAI FIDAHUSEN LAKHANI, ZARINABEN FIDA-,TASLIMBAU WD/O ARIFBHAI LAKHANI,MINOR FAZALABBAS ARIFBHAI LAKHANI, THROUGH TASLIMBANU WD/O,MINOR SAMANAFATEMA ARIFBHAI LAKHANI, THROUGH TASLIMBANU WD/O,MINOR FALAKFATEMA ARIFBHAI LAKHANI, THROUGH TASLIMBANU WD/O	MR HARSHIT S TOLIA,MR PARTH S TOLIA	MANJIBHAI KANJIBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD,YADVIRSINH SOHANLAL CHAUDHARI (JAT),PRAHLAD NARAYAN BALURAM	
34107	FA/1344/2011	24/04/2017	ORIENTAL INSURANCE COMPANY LIMITED,	MR R G DWIVEDI	KANTABEN AMRUTBHAI THAKOR WD/O AMRUTBHAI SAVABHAI,RAJASTHAN TOURS & TRAVELS,SHANKARLAL N LAVATI SINCE DECDTHROUGH HIS LEGAL HEIRS,SHUSHILABEN N LAVATI,RAJUBHAI S LAVATI	SERVED BY AFFIX(N),RULE SERVED,RULE UNSERVED,MR RAJESH P MANKAD
34108	FA/1345/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY,DEVUBEN DAHYABHAI,JAMNABEN DAHYABHAI,VALIBEN DAHYABHAI,TULSHIBHAI DAHYABHAI,HARESHBHAI DAHYABHAI	
34109	FA/1346/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY,BALUBEN BIJALBHAI,MULJIBHAI BIJALBHAI,RAVJIBHAI BIJALBHAI,NARSIBHAI BIJALBHAI,NAGARBHAI BIJALBHAI	
34110	FA/1347/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY,MALUBEN BABUBHAI,SAVITABEN BABUBHAI (MINOR),HANSABEN BABUBHAI (MINOR),JETHABHAI BABUBHAI (MINOR),KAMLABEN BABUBHAI	
34111	FA/1348/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY,PUNJABHAI NATHUBHAI,VIRUBEN PUNJABHAI	
34112	FA/1349/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34113	FA/1350/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34114	FA/1351/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34115	FA/1352/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34116	FA/1353/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34117	FA/1354/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	

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34118	FA/1355/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34119	FA/1356/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34120	FA/1357/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34121	FA/1358/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34122	FA/1359/2011	06/05/2011	UNION OF INDIA,	MR NS SHEVADE	RAFIKBHAI ALLARAKHABHAI,RANJIT SINGH GOVUBHA (DELETED),UNITED INDIA INSURANCE COMPANY	
34123	FA/1360/2011	27/06/2011	VOHRA SADIKBHAI RAJAKBHAI,VOHRA ABDULKHALIK RAJAKBHAI,VOHRA MUHHAMADISHAK RAJAKBHAI,VOHRA MUHHAMAD SHAFI RAJAKBHAI,VOHRA NURANNISHBAI RAJAKBHAI,VOHRA MUMTAZBIBI RAJAKBHAI,VOHRA NAJMABIBI RAJAKBHAI,VOHRA SULTANBIBI RAJAKBHAI	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
34124	FA/1363/2011	06/05/2011	BHARVAD BECHARBHAI JIVANBHAI,KHER KARSANBHAI RANCHHODBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
34125	FA/1364/2011	06/05/2011	ANILKUMAR DEVKARANBHAI PATEL,LEGAL HEIRS PRABHUDAS VENABHAI PATEL,SURESHCHANDRA PRABHUDAS PATEL,NIKUNJBHAI PRABHUDAS PATEL	MR KM SHETH	OFFICER ON SPECIAL DUTY,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
34126	FA/1365/2011	06/05/2011	LAGHABHAI HARJIBHAI PATEL,JETHABHAI VISHRAMBHAI PATEL	MR KM SHETH	OFFICER ON SPECIAL DUTY,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
34127	FA/1366/2011	13/04/2017	UNITED INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	BABUBHAI VITHALDAS THAKKAR (HEIR OF PIYUSHBHAI BABUBHAI,MUKTABEN BABUBHAI THAKKAR (HEIR OF PIYUSHBHAI BABUBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NARENDRABHAI CHANDUBHAI RATHOD	RULE SERVED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT
34128	FA/1367/2011	06/07/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	AMRIBEN BAVUBHAI (BABUBHAI) UMAT HEIR OF DHIRUBHAI BAVUBHAI,VELA BAVUBHAI (BABUBHAI) UMAT, HEIR OF DHIRUBHAI BAVUBHAI,IBRAHIMSHA JEMANSHA SHAIKH,JUSABSHA UMAR RAYMA	
34129	FA/1368/2011	20/04/2012	M/S HIMALAYA ICE FACTORY,	MR S M SOJATWALA	EXECUTIVE ENGINEER,P G V C L,CHIEF ENGINEER,CHIEF ENGINEER (APPELLATE)	
34130	FA/1371/2011	24/06/2011	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	URVASHIBEN WD/O HARIVADANBHAI RAMANLAL SHAH,BHOMIK HARIVADANBHAI SHHA,NAMRATA HARIVADANBHAI SHAH,GAUTAMBHAI D PATEL	
34131	FA/1372/2011	30/01/2017	NEW INDIA ASSURANCE CO. LTD,	MR RAJNI H MEHTA	MANOJ CHAMPAKLAL DARJI,DIPTESH CHAMPAKLAL DARJI,C C TAILOR (DARJI)	RULE SERVED,MR.HIREN M MODI
34132	FA/1375/2011	13/05/2011	ICICI LOMBARD GENERAL INSURANCE CO. LTD THROUGH,	MR VIBHUTI NANAVATI	SATIYA RAMABHAI KAMABHAI,PRAKASHBHAI BACHUBHAI DANGAR,UNITED INDIA INSURANCE CO LTD,SURESHBHAI KHODABHAI DESAI	
34133	FA/1376/2011	27/04/2011	DISTRICT PANCHAYT HEALTH DIVISION,	MR RITURAJ M MEENA	DINESH HIRALAL CHAVDA,ISHVARBHAI GOVINDBHAI VASAVA	
34134	FA/1377/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MADARJI AMTHAJI,THAKOR SURAJI AMTHAJI THRO' ADMINISTRATOR	
34135	FA/1378/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARSINHJI SUJAJI,ABHESINH SUJAJI,ZALA KISHORSINH AMARSINH THRO'ADMINISTRATOR	
34136	FA/1379/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MOTIJI AMTHAJI,THAKOR KESHARSINH CHANDANSINH,THAKOR RAMESHSINH CHANDANSINH THRO'ADMINISTRATOR	

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34137	FA/1380/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHIMSINH DHIRAJI THRO' ADMINISTRATOR,	
34138	FA/1381/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BADARJI KARNAJI,THAKOR SHRAVANJI KARNAJI THRO'ADMINISTRATOR	
34139	FA/1382/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARENDRAKUMAR AMBARAM,PATEL HITENDRAKUMAR AMBARAM	
34140	FA/1383/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHURAM AMICHAND,	
34141	FA/1384/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI JIVRAM,	
34142	FA/1385/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANEKBEN WD/O PATEL KASHIRAM KHEMCHAND,	
34143	FA/1386/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANORBHAI GANGARAMDAS,PATEL DILIPKUMAR MANORBHAI THRO'ADMINISTRATOR	
34144	FA/1387/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI BECHARBHAI,PATEL POPATBHAI BECHARBHAI,PATEL CHIMANBHAI BECHARBHAI THRO'ADMINISTRATOR	
34145	FA/1388/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ATMARAM CHATURBHAI,PATEL DHWARKABHAI CHATURBHAI,PATEL HIRABHAI KANJIDAS	
34146	FA/1389/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI SHIVABHAI,	
34147	FA/1390/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI DEVCHANDDAS,	
34148	FA/1391/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI SHANKARDAS,	
34149	FA/1392/2011	04/05/2011	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MULCHANDBHAI NARSINHBHAI,PATEL MANILAL NARSINHBHAI THRO'HEIR	
34150	FA/1393/2011	29/04/2011	LEGAL HEIRS & REPRESENTATIVE OF DECEASED PATEL VIPULKUMAR,PATEL MANUBHAI AMBALAL,PATEL URMILABABEN MANUBHAI,PATEL MANISHABEN WD/O PATEL VIPUL KUMAR MANUBHAI,PATEL MIRALBEN MANUBHAI	MR VIRAL J DAVE	RAJSTHAN PARIVAHAN NIGAM (THROUGH BRANCH OFFICE IN GUJARAT),	(MR BIPIN I MEHTA),MR VICKY B MEHTA
34151	FA/1394/2011	29/04/2011	PATEL PRIYANKKUMAR JAGDISHBHAI,	MR VIRAL J DAVE	RAJSTHAN PARIVAHAN NIGAM (THROUGH BRANCH OFFICE IN GUJARAT),PATEL DAHYABHAI JOITARAM,NEW INDIA INSURANCE CO LTD	,(MR BIPIN I MEHTA),MS LILU K BHAYA,MR VICKY B MEHTA
34152	FA/1396/2011	10/07/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMBHAI FULABHAI,KANKUBEN WD/O.VIKRAMBHAI FULABHAI(DECEASED),SHANTUBHAI VIKRAMBHAI,JILUBHAI VIKRAMBHAI,BABABEN VIKRAMBHAI,AAIBABEN VIKRAMBHAI,VALIBEN VIKRAMBHAI,DOLUBEN VIKRAMBHAI,VALKUBEN VIKRAMBHAI,RAMABEN VIKRAMBHAI	,RULE SERVED
34153	FA/1397/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	MARIYAMBEN VAZIRALI HABIBBHAI THAVRA THROUGH HEIRS,VAZIRALI HABIBBHAI THAVRA,TAHERABEN VAZIRALI THAVRA,FAIZMOHAMMED VAZIRALI THAVRA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI
34154	FA/1398/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	MARIYAMBEN VAZIRALI HABIBBHAI THAVRA, THRO LEGAL HEIRS,ABEDAN W/O SULEMANBHAI AMDABHAI LODHA,MOHAMMADALI SULEMANBHAI LODHA,MINOR SADIKALI SULEMANBHAI LODHA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34155	FA/1399/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	RAHIMBEN YUSUFBHAI KHANUSIA THRO' LEGAL HEIRS,YUSUFBHAI VAZIRBHAI KHANUSIA,MUMADALI YUSUFBHAI KHANUSIA,ABBASALI YUSUFBHAI KHANUSIA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI
34156	FA/1400/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	SAKERABEN VAZIRALI THAVRA THRO' LEGAL HEIRS,VAZIRALI HABIBBHAI THAVRA,TAHERABEN VAZIRALI THAVRA,FAIZMOHAMMED VAZIRALI THAVRA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI
34157	FA/1401/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	MIGDADHAIDER IBRAHIMBHAI DODIYA, THRO' LEGAL HEIRS,FATMABEN W/O MIGDADHAIDER IBRAHIMBHAI DODIYA,SIRAJHAIDER MIGDADHAIDER DODIYA,MINOR EHSANALI MIGDADHAIDER DODIYA,MINOR NAJMABEN MIGDADHAIDER DODIYA,URIBEN IBRAHIMBHAI DODIYA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI
34158	FA/1402/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	JITENDRASINH SHIVUSINH ZALA THRO' LEGAL HEIRS,HIRALBA W/O JITENDRASINH SHIVUSINH ZALA,MINOR RAJDEEPSINH JITENDRASINHZALA,MINOR PRADEEPSINH JITENDRASINHZALA,SURESH SHANKAR MAYAGIRI,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY	,MR SUNIL B PARIKH
34159	FA/1403/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	ISMAILBHAI AMBDABHAI LODHA THRO' LEGAL HEIRS,SHABBIRALI ISMAILBHAI LODHA,KHATUNBEN AMDABHAI LODHA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI
34160	FA/1404/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	YUSUFBHAI NASIRBHAI VAGH,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR SUNIL B PARIKH,MR R.K.MANSURI
34161	FA/1405/2011	29/03/2012	NORTH WESTERN KARNATAKA STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	SUGRABEN GULAMABBAS DODIYA,JITENDRASINH SHIVUSINH ZALA THROUGH HEIR,RAKESHKUMAR KANUBHAI MEHTA,NATIONAL INSURANCE COMPANY,SURESH SHANKAR MAYAGIRI	,MR R.K.MANSURI
34162	FA/1408/2011	13/06/2016	HEIRS OF DECEASED VIKRAMBHAI KANABHAI, NATHIBEN VIKRAMBHAI,GOVINDBHAI VIKRAMBHAI,SAVDASBHAI VIKRAMBHAI,RAJUBHAI VIKRAMBHAI	MR PREMAL S RACHH	JITENDRAKUMAR V MATHAR,ORIENTAL INSURANCE COMPANY,KARABHAI KANABHAI,NEW INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
34163	FA/1409/2011	28/08/2019	BHIMJIBHAI KHODABHAI PATEL,VIJAYABEN WD/O. BHIMJIBHAI PATEL,ASHMITABEN D/O. BHIMJIBHAI PATEL,PRATIBABEN D/O. BHIMJIBHAI PATEL,MANOJKUMAR S/O. BHIMJIBHAI PATEL,PRITVHIBEN D/O. BHIMJIBHAI PATEL	MR TEJAS P SATTA,MR JAYESH V PATEL	SPECIAL LAND ACQUISITION OFFICER, OFFICE OF SPECIAL LAND,TOWN PLANNER	RULE NOT RECD BACK,RULE SERVED,MR KAUSHAL D PANDYA
34164	FA/1410/2011	07/03/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	LEGAL HEIRS OF DECEASED SOHELBHAI ISMAIL VOHRA, SHAHINBEN,MINOR ILMABEN SOHELBHAI VORHA, THROUGH SHAHINBEN VOHRA,FARIDABEN ISMAILBHAI VOHRA,ISMAILBHAI SHABANBHAI VOHRA	RULE SERVED,MR K I KAZI,MR ARISH L SAIYED,MR AKIL A SAIYED
34165	FA/1412/2011	23/11/2016	KESHABHAI OKHABHAI JAGANI (RAVAL),KODARBEN W/O KESHABHAI OKHABHAI,VINODKUMAR KANTILAL JAGANI	MR HIMANSU M PADHYA	SAMJUBEN NATWARSING SOLANKI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR ANAL S SHAH

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34166	FA/1414/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKANBHAI NARSHIBHAI,	MR NV GANDHI
34167	FA/1415/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTLAL CHHAAGANBHAI,	MR NV GANDHI
34168	FA/1416/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED SANTOKBEN MOHANLAL,KARSANBHAI MOHANBHAI	,MR NV GANDHI
34169	FA/1417/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAM RAGHUBHAI,	MR NV GANDHI
34170	FA/1418/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUDARBHAI SIVABHAI,	MR NV GANDHI
34171	FA/1419/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED GORDHANBHAI RAGHUBHAI,MULIBEN GORDHANBHAI,KASTURBEN GORDHANBHAI,ANSOYABEN GORDHANBHAI,GHANSHYAMBHAI GORDHANBHAI,DINESH GHANSHYAM	,MR NV GANDHI
34172	FA/1420/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED LAXMANBHAI VASHRAMBHAI,AMARSHIBHAI LAXMANBHAI	,MR NV GANDHI
34173	FA/1421/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED,RAMJIBHAI RAGHAVJIBHAI,BACHUBHAI RAGHAVJIBHAI,BALUBHAI RAGHAVJIBHAI,MANSUKHLAL LAVJIBHAI,GHANSHYAMBHAI LAVJIBHAI	,MR NV GANDHI
34174	FA/1422/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATEL AMBARAM RAGHAVJIBHAI,DINESHBHAI AMBARAMBHAI,ARVINDBHAI AMBARAMBHAI	,MR NV GANDHI
34175	FA/1423/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KOLI PARSHOTTAMBHAI VIRABHAI,BHIKHABHAI PARSHOTTAMBHAI,BHAGWANJIBHAI PARSHOTTAMBHAI,MANSUKHBHAI PARSHOTTAMBHAI,LABUBHAI PARSHOTTAMBHAI	,MR NV GANDHI
34176	FA/1424/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI AVCHALBHAI,	MR NV GANDHI
34177	FA/1425/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PARSHOTTAMBHAI PUNABHAI,SHANKERBHAI PARSHOTTAMBHAI,CHHAGANBHAI PARSHOTTAMBHAI,CHATURBHAI PARSHOTTAMBHAI,HEIRS OF TRIBHOVANBHAI PARSHOTTAMBHAI,RANCHODBHAI TRIBHOVANBHAI,MOHANBHAI TRIBHOVANBHAI	,MR NV GANDHI
34178	FA/1426/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASADIYA GHANSHYAMBHAI GORDHANBHAI,	MR NV GANDHI
34179	FA/1427/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DECEASED RAMJIBHAI NARSHIBHAI,GAGJIBHAI RAMJIBHAI	,MR NV GANDHI
34180	FA/1428/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALJIBHAI PREMJIBHAI,	MR NV GANDHI
34181	FA/1429/2011	04/05/2011	OFFICE OF LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI GORDHANBHAI,	MR NV GANDHI
34182	FA/1430/2011	29/04/2014	NEW INDIA ASSURANCE COMPANY, BHARUCH, THROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	NARAYANDAS MOHANDAS,PAHATUDEVI CHHOGARAM,HARISANG RUPSANG RAJ,ANDRBA HARISANG RAJ,IQBAL HARISANG RAJ	DELETED,RULE SERVED,MR MTM HAKIM
34183	FA/1431/2011	06/03/2017	REGIONAL MANAGER, CENTRAL WAREHOUSING CORPORATION,,	MR PRADIP D BHATE	CHHAGAN GOVABHAI CHAMAR,HIRABEN CHHAGANBHAI CHAMAR,ARTIBEN D/O RAMESH CHAMAR,HARGOVIND B PARMAR	SERVED BY RPAD (N),RULE SERVED,SERVED BY AFFIX. (R),(MR NIKHIL S KARIEL),MR DEVARSHI C SHAH

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34184	FA/1435/2011	09/08/2018	SAGNIBEN WD/O BHANABHAI MAGANBHAI GAMIT,SAVILAL BHANABHAI GAMIT,NAVINBHAI BHANABHAI GAMIT,RANJULALBEN D/O BHANABHAI GAMIT,SAVUBEN D/O BHANABHAI GAMIT & W/O JASHWANTBHAI L GAMIT,BHARTIBEN BHANABHAI GAMIT	MR AMIT V THAKKAR	AKBAR MOHAMMED MULLA,N V CONSTRUCTION, PARTNER, HARSHADBHAI N PATEL,UNITED INSURANCE COMPANY LTD	RULE SERVED,MR.HIREN M MODI
34185	FA/1436/2011	07/04/2017	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	LEGAL HEIRS OF DECEASED RAJUBHAI ALIAS RAJENDRA KALUBHAI PRA,KALUBHAI RUPAJI PRAJAPATI,BABULAL MANKAMAL JAIN [DELETED]	DELETED,RULE SERVED
34186	FA/1437/2011	14/06/2011	RATHOD SUSHILABEN WD/O RATHOD DOLATSINH JAVANSINH,RATHOD NIRMALSINH DOLATSINH,RATHOD RAJENDRASINH DOLATSINH,RATHOD PAVANBEN DOLATSINH	MR JV JAPEE	AMRUTBHAI GALBABHAI MAHIDA (THAKARDA),PATEL AJAYKUMAR RAJABHAI,UNITED INDIA INSURANCE COMPANY LIMITED	
34187	FA/1438/2011	19/09/2011	GANESH TEXTILE,	MR DHAVAL D VYAS	GUJARAT SLUM CLEARANCE BOARD,GUJARAT HOUSING BOARD	MR YN RAVANI
34188	FA/1439/2011	14/06/2011	RAVAL LILABEN W/OP SHAILESHBHAI KANTIBHAI RAVAL,RAVAL SATISHKUMAR SHAILESHBHAI(MINOR) THROUGH RAVAL LILABEN,RAVAL KANTIBHAI KALABHAI,RAVAL DIVABEN KANTIBHAI	MR MANISH S SHAH	ASHOKBHAI RAVJIBHAI PATEL,NATIONAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
34189	FA/1440/2011	10/05/2011	THE NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	ANKITBHAI BABUBHAI SHAH,DHARAMSINH SHANKARBHAI PARMAR,VASHRAMBHAI NAGARBHAI PARMAR	,MR HEMANT S SHAH
34190	FA/1441/2011	28/03/2017	NEW INDIA ASSURANCE CO LTD., NEW INDIA ASSURANCE BUILDING,,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECEASED JERI LEBO VERY REV. DR STENISLOUSE,RAMESH SOMABHAI MACWAN,DECEASED FATHER PETER FERNANDIS THROUGH HEIRS (AS PER COURT DT 08/03/17 IN CA/3622/17),THOMAS I. MACWAN	,UNSERVED EXPIRED (R),MR JOHNSEY P MACWAN
34191	FA/1442/2011	22/06/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DASHRATHBHAI RAIJIBHAI CHAVDA,KADARKHAN MOHMAD MANSURI	
34192	FA/1443/2011	22/06/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANGALBHAI ZENABHAI SODHA,KADARKHAN MOHMAD MANSURI	
34193	FA/1444/2011	23/06/2011	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PURANSINGH MAKARSINGH RAVAT,HASTI PETROCHEM & SHIPPING LTD,UNITED INDIA INSURANCE COMPANY LTD,M/S ADANI EXPORTS LTD,HEIRS OF DECEASED AZAMKHAN AYUBKHAN PATHA, AYUBKHAN MOHAMMED,BIBI MAHERBA AYUBKHAN PATHAN	
34194	FA/1445/2011	23/06/2011	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PURANSINGH MAKARSINGH RAVAT,HASTI PETROCHEM & SHIPPING LTD,UNITED INDIA INSURANCE COMPANY LTD,M/S ADANI EXPORTS LTD,HEIRS OF DECEASED YASIN KAMRUDDIN SHEIKH, MUSRAT JAHAN YASIN,MINOR AASMA YASINBHAI SHEIKH, THROUGH MUSRAT JAHAN YASIN,MINOR MOHAMMED HAZMA YASINBHAI SHEIKH, THROUGH MUSRAT JAHAN	
34195	FA/1446/2011	16/02/2017	NATIONAL INSURANCE COMPANY LTD, JAMNAGAR,	MR VIBHUTI NANAVATI	AMARSHI PUNCHANBHAI PATEL,HEIRS OF DECEASED KAWALSINGH SUCCHASINGH, MULAKSINGH SUCCHA-,KAULBINDER KAUR KAWALSINGH,SWARAN KAUR SUCCHASINGH	RULE SERVED,(MR SANDEEP N BHATT),MR MAKBUL I MANSURI
34196	FA/1447/2011	12/05/2011	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJUBHAI KRISHNAKANT SHUKLA,MAKWANA RATILAL RAMSINGBHAI,BHARATBHAI VITTHALBHAI PARMAR	
34197	FA/1449/2011	14/03/2019	GOVIND RUDA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34198	FA/1450/2011	14/03/2019	MOLIYA HIRJI MEGHJI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34199	FA/1451/2011	14/03/2019	BODU NOORMOHAMMED,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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34200	FA/1452/2011	14/03/2019	GANGABEN DEVJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34201	FA/1453/2011	14/03/2019	NASIT JAYANTIBHAI POPATBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34202	FA/1454/2011	14/03/2019	NASIT DAMABHAI CHHANABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34203	FA/1455/2011	14/03/2019	NASIT NANJIBHAI PARBATBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34204	FA/1456/2011	14/03/2019	NASIT PANCHABHAI PREMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34205	FA/1457/2011	14/03/2019	HEIRS OF RATNA LALA VITHALBHAI RATNABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34206	FA/1458/2011	14/03/2019	NASIT KARABHAI KABABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34207	FA/1459/2011	14/03/2019	NASIT NATHABHAI VAGHABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34208	FA/1460/2011	14/03/2019	VIJYABEN RAMESHBHAI NASIT,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34209	FA/1461/2011	14/03/2019	MADHABHAI VELABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34210	FA/1462/2011	14/03/2019	SORATHIYA NANJIBHAI VASHRABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34211	FA/1463/2011	06/12/2014	PARVATIBEN HEMRAJBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34212	FA/1464/2011	14/03/2019	MULJIBHAI RAJABHAI SORATHIYA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34213	FA/1465/2011	14/03/2019	SORATHIYA VASHRAMBHAI PREMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34214	FA/1466/2011	14/03/2019	SORATHIYA BHANUBHAI RAJABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34215	FA/1467/2011	06/12/2014	SORATHIYA BABUBHAI RAJABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34216	FA/1468/2011	14/03/2019	SORATHIYA HEMRAJBHAI ARJANBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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34217	FA/1469/2011	14/03/2019	DOBARIA HIRABHAI VELABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34218	FA/1470/2011	14/03/2019	DOBARIA PARVATIBEN HIRABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34219	FA/1471/2011	14/03/2019	CHHAGANBHAI RATNABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34220	FA/1472/2011	14/03/2019	VITTHALBHAI DAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34221	FA/1473/2011	14/03/2019	LAKHMANBHAI DAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34222	FA/1474/2011	14/03/2019	BABUBHAI GOVINDBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34223	FA/1475/2011	06/12/2014	DAMABHAI DHANABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34224	FA/1476/2011	14/03/2019	HEIRS OF DECEASED PARBATSANG DHANUBHA BALUBHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34225	FA/1477/2011	14/03/2019	ARVIND DEVJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34226	FA/1478/2011	14/03/2019	NASIT KANTILAL VAGHABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34227	FA/1479/2011	14/03/2019	NASIT VAJIBEN KANTILAL,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34228	FA/1480/2011	14/03/2019	NASIT ARVIND NATHABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34229	FA/1481/2011	14/03/2019	SHANTILAL GOVINDBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34230	FA/1482/2011	14/03/2019	KANTIBHAI DAMABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34231	FA/1483/2011	14/03/2019	VINODBHAI DAMABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34232	FA/1484/2011	08/12/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY, BHARUCH.,	MR VIBHUTI NANAVATI	NARANBHAI BHAGUBHAI RABARI,RASHMIKANT AMBALAL PATEL,SHAHID NASIR KURESHI,USUF GULA BELIM,UNITED INDIA INSURANCE CO LTD,NISHAR RASUL PARMAR	DELETED,RULE SERVED,MR MTM HAKIM,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34233	FA/1485/2011	24/06/2011	LEGAL HEIRS OF DECEASED JAGDISH NARANJI BHADRA, NARANJI,HETAL JAGDISH BHADRA	MR MANRAJ A BAROT	RAZAKBHAI AMADBHAI DARWANA MAZOTHI,NATVARLAL CHAGANLAL JOSHI,LALJIBHAI RAJNARAYANAN YADAV, ROOM NO 12, BRAHMADEV YADAV,NEW INDIA INSURANCE COMPANY LTD,ORIENTAL INSURANCE COMPANY LTD	
34234	FA/1486/2011	16/08/2011	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	LEGAL HEIRS OF DECEASED LAXMANBHAI BHAYABHAI, PARBAT BHAYA-,RAMDE BHAYABHAI CHHUCHHAR,BHAYABHAI DHARNANT,JETHIBEN BHAYABHAI,MEENABEN RAJENDRABHAI PATEL	
34235	FA/1490/2011	13/11/2019	NEW INDIA ASSURANCE COMPANY LTD., AHMEDABAD,	MR VIBHUTI NANAVATI	CHANDRAKANTBHAI HIMATLAL SHAH,SUNILKUMAR KANUBHAI PATEL,LEGAL HEIRS OF DECEASED SUNILBHAI J PATEL,JAGRUTIBEN WD/O SUNILBHAI J PATEL,MINOR AADESH SUNILBHAI JAYANTIBHAI PATEL,SHUSHILABEN JAYANTIBHAI PATEL,KANUBHAI GANGARAM PATEL	,RULE SERVED,MS MITA S PANCHAL,MR MITESH R AMIN,MR BN LIMBACHIA
34236	FA/1492/2011	23/06/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ANIL HARIBHAI WAGH,RAMESHBHAI KANJIBHAI BALDANIA	
34237	FA/1493/2011	23/06/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MANSUKHBHAI BHANUBHAI VAGHERA,RAMESHBHAI KANJIBHAI BALDANIA	
34238	FA/1495/2011	27/12/2011	RAJANGIRI KISHORGIRI GOSAI,	MR ANSHIN H DESAI	POLABHAI MEGHABHAI PATEL,MOHANBHAI POLABHAI PATEL,KHODABHAI POLABHAI PATEL,TULSIBHAI POLABHAI PATEL,DUDHIBEN POLABHAI PATEL,LILAVANTIBEN POLABHAI PATEL,JYOTSNABEN POLABHAI PATEL,MEENABEN POLABHAI PATEL,NATHALAL GOKALDAS PATEL,RAMJIBHAI BHURABHAI MAVANI,BINABEN BHUPENDRABHAI SACHADE,RAJNIBEN TARACHAND DHANKANI @ RAJNIBEN DHANRAJBHAI JETHANI,SHUBH STHAPATYA PVT LTD, THROUGH DIRECTOR, PRAVINBHAI VASH-,PRAVINBHAI VASHRAMBHAI PIPALIYA,VINODBHAI TEJABHAI PARSANA,MAHESHBHAI KESHUBHAI DESAI,KRISHNA CREATIVE, THROUGH ITS PARTNER DIPENBHAI RAMESHBHAI,DHANRAJ VAGHUMAL JETHANI	
34239	FA/1498/2011	09/05/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,RAJUSINH CHEHARSINH KHANT	MRS VASAVDATTA BHATT	JIWABHAI NATHABHAI VASIYA,ZUNABEN W/O JIWABHAI VASIYA,INDIRABEN WD/O CHANDUBHAI J VASAIYA,SHREYASKUMAR S/O CHANDUBHAI J VASAIYA (MINOR) THROUGH,VIPULKUMAR S/O CHANDUBHAI J VASAIYA (MINOR) THROUGH,KANTILAL RANCHHODBHAI DAMOR,RAMANLAL & BROS.,ORIENTAL INSURANCE CO LTD	,MS KARUNA V RAHEVAR
34240	FA/1499/2011	20/02/2017	DOLIBEN SATYAMKUMAR UPADHYAY,PRAKASHBHAI GUNVANTRAI UPADHYAY,ARUNABEN PRAKASHBHAI UPADHYAY	MR MRUGEN K PUROHIT	C R SUBRAMANIAM RAJU,NEW INDIA INSURANCE CO. LTD,HARILAL SHRI AMINMIPRASAD PATEL, DRIVER (	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
34241	FA/1500/2011	06/08/2015	PATEL POPATBHAI KESHAVLAL,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34242	FA/1501/2011	06/08/2015	RABARI TALAJABHAI CHAHERBHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
34243	FA/1502/2011	06/08/2015	RABARI TALAJABHAI CHEHARBHAI,	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED

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34244	FA/1503/2011	06/08/2015	HEIRS OF DECEASED PATEL RANCHHODBHAI SENDHABHAI,PATEL BALDEVBHAI RANCHHODBHAI,PATEL ISHWARBHAI RANCHHODBHAI	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
34245	FA/1504/2011	06/08/2015	ACHARYA SAKRIBEN CHAMANLAL,NARENDRAKUMAR CHIMANLAL ACHARYA,RAMESHCHANDRA CHIMANLAL ACHARYA,SURYAKANT CHIMANLAL ACHARYA,DILIPKUMAR CHIMANLAL ACHARYA	MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
34246	FA/1506/2011	07/08/2015	MAYURBHAI UKABHAI BOGHARA @ MATHURBHAI UKABHAI BOGHARA,	MR AMAR D MITHANI	JAYABEN POPATBHAI RAMANI,	MS JK HINGORANI
34247	FA/1507/2011	12/01/2015	USHABEN MAHENDRABHAI AVGHADE,	MR ND SONGARA	MAHENDRABHAI RAJARAM AVGHADE,	RULE UNSERVED
34248	FA/1508/2011	22/07/2015	JENITH JAGDISHBHAI RAJWADI,	MR ANKIT SHAH	PARLINBEN RAJENDRAKUMAR KATARIYA,	(MR NIRAL R MEHTA)
34249	FA/1509/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANTOKBEN PRAHALADBHAI PATEL,	MR YATIN SONI
34250	FA/1510/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI BHIKHABHAI PATEL,	MR YATIN SONI
34251	FA/1511/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI JIVABHAI GADHAVI,	
34252	FA/1512/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL MANILAL PATEL,	MR YATIN SONI
34253	FA/1513/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECEASED GANDABHAI BOGHABHAI,PATEL CHANDULAL GANDABHAI,PATEL ARVINDBHAI GANDABHAI	,MR YATIN SONI
34254	FA/1514/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUSHPABEN KACHARABHAI,GOVINDBHAI KACHARABHAI,SHAKARABHAI KACHARABHAI,SAVITABEN KACHARABHAI,NATHABHAI CHHAGANBHAI DUNGARBHAI	
34255	FA/1515/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTILAL MANILAL,	MR YATIN SONI
34256	FA/1516/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI MAGANBHAI PATEL,BALDEVBHAI MAGANBHAI PATEL	MR YATIN SONI
34257	FA/1517/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODCHANDRA AMBALAL,GOVINDBHAI SHIVRAM	MR YATIN SONI
34258	FA/1518/2011	23/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUSHPABEN KACHRABHAI,GOVINDBHAI KACHARABHAI,SHAKARABHAI KACHARABHAI,SAVITABEN KACHARABHAI	
34259	FA/1519/2011	02/08/2011	USHABEN WD/O KANTILAL SUKHAJI BHAGORA,MINOR CHIRAGBHAI KANTIBHAI BHAGORA, THROUGH USHABEN BHAGORA,MINOR NIKHILBHAI KANTIBHAI BHAGORA, THROUGH USHABEN BHAGORA,MINOR KINJALBEN KANTIBHAI BHAGORA, THROUGH USHABEN BHAGORA,SUKHAJI @ SUKAJI MAKANAJI BHAGORA,NANIBEN SUKHAJI BHAGORA	MR MEHUL H RATHOD	SIRAJBHAI F MANSURI,GORDHANBHAI MAGANDAS JOSHI DECD. THRO' HEIRS,DAHIBEN MANGALDAS JOSHI,KETANKUMAR GORDHANDAS JOSHI,KINDANBEN GORDHANDAS JOSHI,NATIONAL INSURANCE COMPANY LIMITED,RAMESHKUMAR SUKHAJI BHAGORA	,NOTICE SERVED BY DS,MR DILIP B RANA,MR NAGESH C SOOD
34260	FA/1521/2011	11/05/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANSINH GOPSINH BARIYA SINCE DIED HIS LEGAL HEIRS,PARVATBHAI MOHANSINH BARIYA,BABUBHAI MOHANSINH BARIYA SON,BADHARBHAI MOHANSINH BARIYA SON,POPATBHAI MOHNASINH BARIYA SON,SHANTABHAI MOHANSINH BARIYA DAUGHTER W/O CHHAGANBHAI,NANIBEN MOHANSINH BARIYA DAUGHTER W/O KESHABHAI,LASNIBEN MOHANSINH BARIYA DAUGHTER W/O JUWANSINH,LILABEN MOHANSINH BARIYA DAUGHTER W/O PARVATBHAI,RAMILABEN MOHANSINH BARIYA DAUGHTER W/O KESURBHAI RUPSING,SAVITABEN MOHANSINH BARIYA DAUGHTER W/O BALWATBHAI	
34261	FA/1522/2011	11/05/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI MANSUKHBHAI BARIYA SINCE DIED HIS LEGAL HEIRS,ABHESING MOHANSINH BARIYA,KUNDIBEN WD/O MOHANBHAI BARIYA	

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34262	FA/1523/2011	25/01/2018	PATEL MANJULABEN RAMESHBHAI MAFATLAL,PATEL ATULKUMAR RAMESHBHAI,PATEL LALITKUMAR RAMESHBHAI	MR AV PRAJAPATI	MAHEBUBKHAN LALKHAN KHOKHAR (DELETED AS PER COURT ORDER DT-09/01/15),MOHMAD RAFIQ SAIYADMINYA SAIYAD,NATIONAL INSURANCE CO. LTD	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
34263	FA/1526/2011	13/07/2019	IFFCO-TOKIO GEN. INS. CO. LTD.,	MS KIRTI S PATHAK	RAMJIBHAI GANDABHAI PATEL (GAMBHA) DECEASED THROUGH LEGAL,MINOR JIGNABEN RAMJIBHAI PATEL, THROUGH LABHUBEN RAMJIBHAI,MINOR ASMITABEN RAMJIBHAI PATEL, THROUGH LABHUBEN RAMJIBHAI,MINOR KINJALBEN RAMJIBHAI PATEL, THROUGH LABHUBEN RAMJIBHAI,MINOR AMRUTBHAI RAMJIBHAI PATEL, THROUGH LABHUBEN RAMJIBHAI,PATEL JAYESHBHAI BHAGWANBHAI,ORICS AUTO FINANCE INDIA LTD.,VARSANGBHAI RAMABHAI CHAVDA	RULE SERVED,RULE SERVED BY DS,MR MEHUL S SHAH,MR PADMRAJ K JADEJA
34264	FA/1530/2011	13/06/2011	ARVINDBHAI K PATEL,	MR KG SUKHWANI	GUJARAT HOUSING BOARD,	
34265	FA/1531/2011	11/05/2011	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	RAFIKBHAI ABDULRAHEMAN TARIYARA,PUNIBEN (FANIBEN) JAGDISHBHAI TALPADA	
34266	FA/1532/2011	12/05/2011	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	RAFIKBHAI ABDULRAHEMAN TARIYARA,PUNIBEN (FANIBEN) JAGDISHBHAI TALPADA	
34267	FA/1535/2011	27/06/2011	GADHIYA HIRABEN KACHARAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34268	FA/1536/2011	27/06/2011	LEGAL HERIS AND DECEASED GADHIYA HIRAJI CHATURAJI,CHAUHAN PARBATSINH HIRSINH,CHAUHAN GOBARSINH HIRSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34269	FA/1537/2011	27/06/2011	LEGAL HEIRS AND DECEASED OF RAT KALABHAI MANKABHAI,RAT JAYNTILAL KALIDAS,RAT DASARATHBHAI KALIDAS	MR R.K.MANSURI	STATE OF GUJARAT,	
34270	FA/1538/2011	27/06/2011	LEGAL HEIRS AND DECEASED OF GADHIYA SUJAJI DOSALAJI,CHAUAN BALUSINH SUJSINH,CHAUHAN DIWASINH SUJSINH,CHAHAN KINBA SUJASINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34271	FA/1539/2011	27/06/2011	GADHIYA TAKHAJI MOHANJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34272	FA/1540/2011	27/06/2011	LEGAL HEIRS AND DECEASED OF GADHIYA RAMAJI DOSALAJI,CHAUHAN PARBATSINH RAMSINH,CHAUHAN BHAVANSINH RAMSINH,CHAUHAN VASANTSINH RAMSINH,CHAUHAN RAJUSINH RAMSINH,CHAUHAN DHARUBA RAMSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34273	FA/1541/2011	27/06/2011	GADHIYA KAYAJI DHANAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34274	FA/1542/2011	27/06/2011	LEGAL HEIRS OF DECEASED CHENAVA VIHABHAI BADARBHAI,CHENAVA KACHARABHAI VIHABHAI,CHENAVA DAHYABHAI VIHABHAI,CHENAVA AMATHABHAI VIHABHAI	MR R.K.MANSURI	STATE OF GUJARAT,	
34275	FA/1543/2011	27/06/2011	LEGAL HEIRS AND DECEASED OF CHENVA MANKABHAI KALABHAI,CHENVA LAVJIBHAI MANKABHAI,CHENVA SENDHABHAI MANKABHAI,CHENVA MANEKBEN MANKABHAI	MR R.K.MANSURI	STATE OF GUJARAT,	
34276	FA/1544/2011	27/06/2011	CHENAVA SOMABHAI BADARBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34277	FA/1545/2011	27/06/2011	LEGAL HEIRS OF DECEASED VIRAJINATHAJI CHAUHAN TAKHATSINH VIR,	MR R.K.MANSURI	STATE OF GUJARAT,	
34278	FA/1546/2011	27/06/2011	MEMON KADARBHAI DAUDBHAI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34279	FA/1547/2011	27/06/2011	LEGAL HEIRS OF DECEASED BAI ALAKHI WD/O KALA HIRA,BHAMBHAI BHIKHABHAI KALABHAI,BHAMBHAI MANEKBEN KALABHAI	MR R.K.MANSURI	STATE OF GUJARAT,	
34280	FA/1548/2011	27/06/2011	LEGAL HERIS OF DECEASED BHAMBHAI KHEMABHAI NATHABHAI,PARMAR RAMABHAI KHEMABHAI,PARMAR BHIKHABHAI KHEMABHAI,PARMAR AMRUTBHAI KHEMABHAI,PARMAR LILABEN WD/O MAHENDRABHAI KHEMABHAI,PARMAR JAYESHBHAI KHEMABHAI	MR R.K.MANSURI	STATE OF GUJARAT,	
34281	FA/1549/2011	27/06/2011	LEGAL HERIS OF DECEASED BHAMBHAI HEMABHAI BADARBHAI,BHAMBHAI JAYNTIBHAI JETHABHAI,BHAMBHAI DINESHBHAI JETHABHAI,BHAMBHAI AMRUTBHAI JETHABHAI,BHAMBHAI SHAMALBHAI HEMABHAI	MR R.K.MANSURI	STATE OF GUJARAT,	

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34282	FA/1550/2011	27/06/2011	LEGAL HEIRS OF DECEASED LUHAR BABALDAS GULABCHAND,LUHAR CHANCHIBEN BABALDAS,LUHAR LILABEN BABALDAS,LUHAR MANGUBEN BABALDAS	MR R.K.MANSURI	STATE OF GUJARAT,	
34283	FA/1551/2011	27/06/2011	LEGAL HEIRS OF DECEASED PANCHAL GANGARAM JETHABHAI,PANCHAL NARAYANBHAI GANGARAM,PANCHAL JAYNTIBHAI GANGARAM	MR R.K.MANSURI	STATE OF GUJARAT,	
34284	FA/1552/2011	27/06/2011	LEGAL HEIRS OF DECEASED GADHIYA SOMAJI BHIKHAJI,CHAUHAN HAJABA SOMSINH,CHAUHAN PANJABSINH SOMSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34285	FA/1553/2011	27/06/2011	LEGAL HEIRS OF DECEASED GADHIYA MADHAJI GOBARJI,CHAUHAN DEVUSINH MADUSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34286	FA/1554/2011	27/06/2011	LEGAL HEIRS OF DECEASED GADHIYA VALAJI MAGAJI,CHAUHAN BHIKHUSINH VALSINH,CHAUHAN SHIVSINH VALSINH,CHAHAN LAXMANSINH VALSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34287	FA/1555/2011	27/06/2011	GADHIYA JEHAJI HARIJI,CHAUHAN DANSINH JASHAVANTSINH,CHAUHAN JAGATSINH JASHAVANTSINH,CHAUHAN AMARSINH JASHAVANTSINH,CHAUHAN POPATSINH JASHAVANTSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34288	FA/1556/2011	27/06/2011	GADHIYA BHIKHAJI PRADHANJI, DECEASED THROUGH LEGAL HEIR,	MR R.K.MANSURI	STATE OF GUJARAT,	
34289	FA/1557/2011	27/06/2011	GADHIYA JAGAJI DOSALAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34290	FA/1558/2011	27/06/2011	GADHIYA JAGATSINH KALSINH,	MR R.K.MANSURI	STATE OF GUJARAT,	
34291	FA/1559/2011	27/06/2011	GADHIYA BHIKHAJI VAKTAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34292	FA/1560/2011	27/06/2011	GADHIYA MAGANSINH KALSINH,	MR R.K.MANSURI	STATE OF GUJARAT,	
34293	FA/1561/2011	27/06/2011	GADHIYA MALAJI RAVAJI,GADHIYA BHIKHIBA MALAJI,GADHIYA ANTUBA MALAJI	MR R.K.MANSURI	STATE OF GUJARAT,	
34294	FA/1562/2011	27/06/2011	MEMON GAFURBHAI NOORMOHEMMED,MEMON RAZAQBHAI GAFURBHAI,MEMON HAJIBHAI GAFURBHAI,MEMON JANMOHEMMED GAFURBHAI,MEMON IKBALBHAI GAFURBHAI,MEMON JAKIRBHAI GAFURBHAI,MEMON ABBASBHAI GAFURBHAI,MEMON FAZALBHAI GAFURBHAI,MEMON JABUBEN GAFURBHAI	MR R.K.MANSURI	STATE OF GUJARAT,	
34295	FA/1563/2011	27/06/2011	GADHIYA BHIKHAJI MADHUJI KALAJI,CHAUHAN JASHVANTSINH BHIKHUSINH,CHAUHAN LILABA BHIKHUSINH,CHAUHAN HANSABA BHIKHUSINH,CHAUHAN VISHNUBA BHIKHUSINH,CHAUHAN TARABA BHIKHUSINH,CHAUHAN VIJAYABA BHIKHUSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34296	FA/1564/2011	27/06/2011	GADHIYA DHULAJI GUMMARJI,CHAUHAN JIVANSINH DHULSINH,CHAUHAN MADANSINH DHULSINH,CHAUHAN POPATSINH DHULSINH,CHAUHAN JUGSINH DHULSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34297	FA/1565/2011	27/06/2011	GADHIYA SETANJI MANKAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34298	FA/1566/2011	27/06/2011	GADHIYA RAHAJI MANAKAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34299	FA/1567/2011	27/06/2011	GADHIYA SURAJI HAJURAJI,CHAUHAN TAKHATSINH SURSINH,CHAUHAN DALPATSINH SURSINH,CHAUHAN SONSINH SURSINH,CHAUHAN HATHISINH SURSINH,CHAUHAN DHIRSINH SURSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34300	FA/1568/2011	27/06/2011	GADHIYA HEMTAJI MANKAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34301	FA/1569/2011	27/06/2011	GADHIYA PATHUJI BALUJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34302	FA/1570/2011	27/06/2011	GADHIYA BADAJI BALUJI,CHAUHAN UDESINH BADSINH,CHAUHAN CHANDUSINH BADSINH,CHAUHAN DEVUSINH BADSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34303	FA/1571/2011	27/06/2011	CHAUHAN SHIVSINH RAMSINH,	MR R.K.MANSURI	STATE OF GUJARAT,	
34304	FA/1572/2011	27/06/2011	GADHIYA KESHRISINH GULABSINH,	MR R.K.MANSURI	STATE OF GUJARAT,	
34305	FA/1573/2011	27/06/2011	CHAUHAN NARAYANSINH ARAJANSINH,	MR R.K.MANSURI	STATE OF GUJARAT,	
34306	FA/1574/2011	27/06/2011	GADHIYA RAMSINH BECHARSINH,CHAUHAN SHIVSINH RAMSINH,CHAUHAN DALAPATSINH RAMSINH,CHAUHAN JASVANTSINH RAMSINH,CHAUHAN BHARATSINH RAMSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34307	FA/1575/2011	27/06/2011	GADHIYA TAKHAJI SURAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34308	FA/1576/2011	03/12/2012	SAROJBEN RAJNIKANT SHUKLA,	MR PJ MEHTA,MR DN PANDYA	UNION OF INDIA,	MR RAVI KARNAVAT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34309	FA/1577/2011	27/06/2011	GADHIYA GOBARJI SURAJI,CHAUHAN MOTISINH GOBARSINH,CHAUHAN DEVUSINH MADHUSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34310	FA/1578/2011	27/06/2011	GADHIYA DALAJI SURAJI,	MR R.K.MANSURI	STATE OF GUJARAT,	
34311	FA/1579/2011	27/06/2011	TAKHATSINH DURSINH DECEASED THROUGH HEIR ZALA PRABHATSINH,	MR R.K.MANSURI	STATE OF GUJARAT,	
34312	FA/1580/2011	27/06/2011	GADHIYA UDAJI JIVAJI,GADHIYA KANUSINH UDAJI,GADHIYA SAMARSINH UDAJI,GANDHIYA MANGUBA UDAJI	MR R.K.MANSURI	STATE OF GUJARAT,	
34313	FA/1581/2011	27/06/2011	GADHIYA NAKARSINH JEHSINH,CHAUHAN VAJESINH NAKARSINH,CHAUHAN RANJITSINH NAKARSINH,CHAUHAN NAVALSINH NAKARSINH,CHAUHAN JASIBA NAKARSINH	MR R.K.MANSURI	STATE OF GUJARAT,	
34314	FA/1582/2011	27/06/2011	BHAMBHI KACHRABHAI HIRABHAI, DECEASED THROUGH LEGAL HEIRS,	MR R.K.MANSURI	STATE OF GUJARAT,	
34315	FA/1583/2011	19/03/2018	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	BHARATBHAI SOMABHAI PATEL,DEVJIBHAI MOHANBHAI MISTRY,YOGENDASINH UDESINH RAJ,VIJAYSINH DOLATSINH RANA,PRADYUMANSINH YOGENDRASINH RAJ	RULE SERVED,MR P P MAJMUDAR,MR N R DESAI
34316	FA/1585/2011	30/06/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	PRATAPBHAI SHANTILAL SHAH,	MR SUDHIR M MEHTA,MS SHAILEE S MEHTA
34317	FA/1586/2011	07/10/2011	UPENDRA SHANABHAI SONI,	(MR SJ GAEKWAD)	GULABCHAND CHAMPAKLAL KANKARIA,PUSHPABEN GULABCHAND KANKARIA	MR PARTHIV B SHAH
34318	FA/1587/2011	26/08/2011	BHARAT SANCHAR NIGAM LTD, THROUGH ITS DY G M (MARKETING),	MS PJ DAVAWALA	M/S SALES MEDIA LTD,	MR MEHUL S SHAH,(MR SURESHM SHAH)
34319	FA/1588/2011	29/12/2011	RITU W/O KINNAR JOSHI & D/O GOPALPRASAD SHARMA,	MRS NISHA M PARIKH	KINNAR PRAVINCHANDRA JOSHI,	RULE SERVED,MR RAJESHWAR J DAVE
34320	FA/1590/2011	25/11/2016	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ASHOKBHAI ARMGOMBHAI MADRASI DECEASED.,SMT.SHUSHILABEN ASHIKBHAI MADRASI(WIFE),LAXMI ASHOKBHAI MADRASI (DAUGHTER),MINOR LAURENCE ASHOKBHAI MADRASI(SON),RAJESHBHAI HUSENBHAI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,CHATURBHAI G PATEL DECEASED,MRS.SUMANBEN HATURBHAI PATEL(WIDOW),MR.DHARMESH CHATURBHAI PATEL(SON)	,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR.HIREN M MODI
34321	FA/1592/2011	09/08/2011	SHANIL SUDHIRBHAI JARIWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AMITA SHANIL JARIWALA D/O ATUL DUBEY,	MR NITIN M AMIN
34322	FA/1593/2011	08/03/2017	PRAKASH MULJIBHAI PALAN C/O GAYATRI ROADWAYS,	(MR NALIN K THAKKER)	RAMNANDANSING S/O BRAMHDEBSINH YADAV,SANGITADEVI WD/O KAPILSINH YADAV,PUSHPA D/O KAPILSINH YADAV MINOR THROUGH RESP. NO.2,KAMALJITSINH CHANDANRAM CHAUDHARY,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),MR HARSHAD K PATEL
34323	FA/1594/2011	15/06/2011	JIKUBA AGARSANG PARMAR,CHANDABA DEVISANG PARMAR,NARENDRASINH AGARSANG PARMAR,PRAKASHBA AGARSANG PARMAR SINCE DECD. THROUGH HEIRS,CHAUHAN KHODUBHAI KANUBHAI,CHAUHAN RAJDIP KHODUBHA(MINOR)THROUGH RESPONDENT NO.4/1,CHAUHANN KIRPAL KHODUBHAI(MINOR)THROUGH RESPONDENT NO.4/1,KAILASHBA AGARSANG PARMAR,JIVUBA DEVISANG PARMAR	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	EXECUTIVE ENGINEER PUBLIC HEALTH SUB DIVISION,	MR RITURAJ M MEENA
34324	FA/1595/2011	13/07/2017	PAVITRIBEN KRISHNAKANT MISHRA THROUGH POA RAMESH C MISHRA,PINKI KRISHNAKANT MISHRA (MINOR) THROGH THEIR NATURAL GUARDIAN AND,RAHUL KRISHNAKANT MISHRA(MISHRA)THROUGH PAVITRIBEN K MISHRA	MR.HIREN M MODI	RAMESHCHANDRA MISHRA,THE NEW INDIA ASSURANCE CO LTD,ALIMOHAMMAD ALLARAKHA VORA,NATIONAL INSURANCE CO LTD	,RULE SERVED,MR DAKSHESH MEHTA,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34325	FA/1598/2011	11/05/2011	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	JAYESHBHAI NANCHANDA THAKKAR,AMJADKHAN ABBASKHAN PATHAN,KALPANABEN JAGDISHBHAI BHADRA	,MR.HIREN M MODI
34326	FA/1612/2011	11/05/2011	DAVE KANTILAL MADHAVJIBHAI,	MR.HIREN M MODI	GANIBHAI GAFURBHAI VORA,G S R T C GENERAL MANAGER	,MRS FALGUNI D PATEL
34327	FA/1614/2011	17/06/2011	JAYANTIBHAI DHURABHAI PATEL,	MR R.K.MANSURI	GULAMHUSEN DAUDMIYA SINDHI,YUSUFMIYA DAUDMIYA SINDHI,IFFCO TOKIO GENERAL INSURANCE CO	,MR AJAY R MEHTA
34328	FA/1616/2011	29/02/2012	ORIENTAL INSURANCE CO. LTD (HUB),	MR RITURAJ M MEENA	KIRTISINGH DANUBHAI GOHIL,LILABA KIRTISINGH GOHIL,PRAFULABA DHARMENDRA SINGH GOHIL,JANVIBA DHARMENDRASINGH GOHIL MINOR,YAGNADIPSINGH DHARMENDRASINGH GOHIL (MINOR),GHANSHYAMSINGH DANUBHA GOHIL	RULE SERVED
34329	FA/1618/2011	18/07/2011	PASCHIM GUJARAT VIJ COMPANY LIMITED, SUB-DIVISION, OFFICE AT,	(MR GIRISH D BHATT)	MEGHJIKHAN ISUBKHAN MALEK,	
34330	FA/1619/2011	17/06/2011	AAKAR LEASING & FINANCIAL SERVICES LTD,	MR RS SANJANWALA	BHIKHAMCHAND SIDDHEBHAI,VIDYABEN BHIKHAMCHAND	
34331	FA/1621/2011	27/11/2017	SHANAJI GABHAJI CHAUHAN,MINOR BHAGVATSING SHANAJI CHAUHAN,MINOR KAILASHBEN SHANAJI CHAUHAN	MR VILAV K BHATIA	RAVJIBHAI SOMABHAI THAKORE ZALA,ALPESHKUMAR BHAGVANBHAI DESAI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR HITESH N ACHARYA,MR SHAILESH C SHARMA
34332	FA/1623/2011	24/07/2018	NANJIBHAI KHATABHAI LADHAVA,MANCHHABEN @ NANIBEN NANJIBHAI,MINOR RANJAN NANJIBHAI, THROUGH NANJIBHAI KHATABHAI LADHAVA,MINOR MAYA NANJIBHAI, THROUGH NANJIBHAI KHATABHAI LADHAVA,MINOR MEHUL NANJIBHAI, THROUGH NANJIBHAI KHATABHAI LADHAVA,MINOR ALPESH NANJIBHAI, THROU GH NANJIBHAI KHATABHAI LADHAVA,MINOR DIGUBEN NANJIBHAI, THROUGH NANJIBHAI KHATABHAI LADHAVA,KANKUBEN KHATABHAI,KHATABHAI PRABHASHANKARBHAI	MR TULSHI R SAVANI	MULJIBHAI BAGHABHAI MARU,HANSABEN W/O. MULJIBHAI BHAGHABHAI MARU,MINOR NAINABEN D/O. MULJIBHAI,MINOR HARSHADBHAI MULJIBHAI,MINOR NITINBHAI MULJIBHAI,BALASHANKARBHAI BHIKHABHAI PANDYA,ORIENTAL INSURANCE COMPANY,GIRDHARBHAI TIDABHAI SANDISH,HASMUKHBHAI CHHAGANBHAI KUNJADIYA	,RULE SERVED,MR RITURAJ M MEENA
34333	FA/1634/2011	24/06/2011	RELIANCE GENERAL INSURANCE CO LTD.,,	MR VIBHUTI NANAVATI	RAJKUMAR JANAKSINH RAJ,MINOR MITHRAJSINH HARSHADKUMAR RAJ, THROUGH GUARDIAN HARSHAD	
34334	FA/1635/2011	24/06/2011	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI BHANUBHAI PARMAR,DEPOT MANAGER,MAHESHBHAI MATHURBHAI HATHILA	
34335	FA/1638/2011	02/03/2012	SARJUBEN VINUBHAI PATEL,	MR MTM HAKIM	UNNI NARAYAN NAIR,JAYESHKUMAR JASHBHAI PATEL,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED,MR PALAK H THAKKAR
34336	FA/1639/2011	14/08/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ALTAF RAMJU RAYMA,RAMJU KASA RAYMA,GUJARAT S T BOARD NIGAM,HEIRS OF DECEASED RAMIBAI VELJI GARVA,VANITABEN VELJI GARVA,PURIBEN VELJI GARVA,DAMYANTIBEN VELJI GARVA,MAHESH VELJI GARVA,MUKESH VELJI GARVA, MINOR THROUGH VANITABEN VELJI GARVA	,RULE SERVED,SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT
34337	FA/1641/2011	20/04/2017	SHAILABEN DILIPBHAI DHAVDE,BHARATI DILIPBHAI DHAVDE,SUNNY DILIPBHAI DHAVDE	MR MTM HAKIM	SURESHBABU YANGPPAN NAIR,MANAGING DIRECTOR,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI

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34338	FA/1643/2011	24/09/2013	BABUBHAI GOVINDBHAI,MANSUKHBHAI KALYANBHAI,BABUBHAI VITTHALBHAI,BHANUBHAI KALYANBHAI	MR CHIRAG B PATEL	DAYAKORBEN WD/O MAGANLAL PARBHUBHAI,SHAILESHKUMAR MAGANLAL,KIRITKUMAR MAGANLAL,VINABEN MAGANLAL WD/O BHARATKUMAR BECHARBHAI,LAXMANBHAI RAMBHAI JALU,RAKSHABEN KRUSHNAKANT SHAH,MADHUBEN HIRJIBHAI GADHIYA,AMARSIBHAI MULJIBHAI GADHIYA,PANNABEN DHIRAJLAL RATHOD,SILUBEN ASHOKBHAI RATHOD,SILABEN JANAKBHAI PANCHAL,CHANDRIKABEN HEMANSINH DODHIYA,BHARATBHAI GOPALBHAI SONANI,PRAVINBHAI HARIBHAI HARKHANI,RITUBEN SUBHASHBHAI DESAI,VITHALBHAI KESHAVBHAI PATEL,MITABEN PRAVINSINH AMIN,RANJANABEN RAKESHBHAI PATEL,GAYATRIBEN RAJESH JARIWALA,PAYALBEN RAJENDRABHAI KELAWALA,HARJIBHAI MULJIBHAI GADHIYA,URVASHIBEN RAMESHCHANDRA PATEL,SUDHIR MANDANBHAI GOGHARI,RAMESHBHAI HIRJIBHAI AMBALIYA',ASHISH RAJESHBHAI GOHIL,HEMIS JITUBHAI PATEL,KETAN TULSIBHAI AGHIYA,SUBHADRABEN KHUSHALDAS SHAH,GHANSHYAM NANUBHAI VIDIYA,MANISHA VASANTBHAI RATHOD,AKASH SATISHCHANDRA MAKWANA,PRAFUL MAGANBHAI MAKWANA,CHHAYABEN JAGDISHBHAI JADAV,POPATBHAI GOKULBAI CHAUHAN,HEMANTBHAI JIVANBHAI PATEL,KISHORBHAI ISHWARBHAI MODI,KAMLESH KALIDAS SOLANKI,OMPRAKASH JAYASWAL,KANTI MOI DAY,AJAY BALWANTBHAI PATEL,ARUP SUKUMAR PAL,AJIT SHEKHAR KARMAKAR,MUKUL K VARMA,DEVENDRABHAI HASMUKHBHAI MEHTA,PRASHANT DAS GUPTA,JINABHAI RAJABHAI KOTHIVAR,PRAFULBHAI NAGINBHAI PATEL,HASMUKHBHAI KANUBHAI SHAH,JAISUKHBHAI M GADHIYA,KALABEN NATWARLAL PATEL,CHANDUBHAI MAGANBHAI GHANTIWALA,HASMUKHBHAI KANUBHAI SHAH,MANIBEN RAMJIBHAI DANGAR,MAHESHBHAI GOVINDBHAI KUVADIYA,PINAL G SHAH,ARVINDBHAI K PATEL,KANTIBHAI RAMANBHAI PATEL,VINUBHAI NANUBHAI VIDIYA,BHIMABHAI TAPUBHAI AHIR,JAGDISHBHAI RAIMALBHAI,KHIMABHAI K BORIYA,BHUPATBHAI RAMBHAI KOTHIVAR,JAYESHBHAI BALWANTBHAI PATEL,KARSANBHAI M GUMASNA,DHARMESH M SHAH,JAYABEN D PATEL,MOHAMMAD YUNUS HUMAYU SHAIKH,MUKESHBHAI UMEDGIRI GOSWAMI,VIJAY BHAGWATI PATEL,GAURIBEN K GUMASNA,PRAVINBHAI RAMANBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR DHAVAL D VYAS,MR PREMAL S RACHH,MR SP MAJMUDAR,MS ANUJA S NANAVATI,MS DHARA M SHAH
34339	FA/1644/2011	15/03/2012	RELIANCE GENERAL INSURANCE COMPANY LTD., BHARUCH,	MR VIBHUTI NANAVATI	AMITBHAI ARUNBHAI DESAI,NEW INDIA INSURANCE COMPANY,RAMBHAI BUDHABHAI VASAVA,HEIRS OF DECEASED MANJIBHAI BUDHABHAI VASAVA, BUDHABHAI,BIJUBEN BUDHABHAI VASAVA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR CT JAGLAWALA
34340	FA/1645/2011	15/03/2012	RELIANCE GENERAL INSURANCE COMPANY LTD., BHARUCH,	MR VIBHUTI NANAVATI	JAYANTIBHAI KANCHANBHAI VASAVA,HEIRS OF DECEASED DINESHBHAI CHHANABHAI VASAVA, SHANABHAI,KAPILABEN KANCHANBHAI VASAVA	RULE SERVED
34341	FA/1646/2011	02/04/2012	NATIONAL INSURANCE COMPANY LIMITED,,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED SURESH BHURABHAI GHID,BHURABHAI GABHABHAI @ GAMABHAI GHID,MAJUBEN @ MANJIBEN BHURABHAI GHID,VAGHABHAI BHURABHAI GHID,LAXMANBHAI JODHABHAI SATIYA	,RULE SERVED,MR.HIREN M MODI,MR SP KOTIA

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34342	FA/1648/2011	15/03/2017	NATIONAL INSURANCE COMPANY LIMITED,,	(MR MAULIK J SHELAT)	CHINTU CHUNILAL PRAJAPATI,USHABEN NAVINCHANDRA VYAS (DELETED),RAMANJI KHODAJI THAKOR	DELETED,RULE SERVED,MR VILAV K BHATIA
34343	FA/1649/2011	17/06/2011	JAYANTIBHAI KESHRICHAND SHAH,	MR DEEP D VYAS	BABUBHAI BIJALBHAI MOHANKAR,SONUBEN BABUBHAI MOHANKAR,SURESHBHAI JIVLABHAI VALVI,UNITED INDIA INSURANCE CO LTD	
34344	FA/1650/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED INDUGIRI SAVAIGIRI GOSAI,DAXABEN INDUGIRI GOSAI,KAILASGIRI INDUGIRI GOSAI,SANJAYGIRI INDUGIRI GOSAI,SHITALBEN INDUGIRI GOSAI,RAVIGIRI INDUGIRI GOSAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJI MOHAN NAROLA,UNION OF INDIA	
34345	FA/1651/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED KASHIBEN LAXMANGIRI GOSAI,LAXMANGIRI VAKHATGIRI GOSAI,HEMGAR LAXMANGIRI GOSAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34346	FA/1652/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED RATIGIRI SHIVGIRI GOSWAMI,MANJUBEN RATIGIRI GOSWAMI,ARVINDGIRI RATIGIRI GOSWAMI,HITESHGIRI RATIGIRI GOSWAMI,DAXABEN RATIGIRI GOSWAMI,SHIVGIRI BHAVANGIRI GOSWAMI,AMBABEN SHIVGIRI GOSWAMI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34347	FA/1653/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED KASHIBEN RAMPARI GOSAI,UMEDPARI RAMPARI GOSAI,SHIVPARI RAMPARI GOSAI,GULABPARI RAMPARI GOSAI,MANSUKHPARI RAMPARI GOSAI,ASHOKPARI RAMPARI GOSAI,JAYANTIPARI RAMPARI GOSAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34348	FA/1654/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED VIMLABEN BANSIGIRI GOSAI,BANSIGIRI ISHWARGIRI GOSAI,KAILASGIRI BANSIGIRI GOSAI, THROUGH BANSIGIRI ISHWARGIRI,ASHABEN BANSIGIRI GOSAI, THROUGH BANSIGIRI ISHWARGIRI GOSAI,JAYSHREEBEN BANSIGIRI GOSAI, THROUGH BANSIGIRI ISHWARGIRI,ARTIBEN BANSIGIRI GOSAI, THROUGH BANSIGIRI ISHWARGIRI GOSAI,VIJAYGIRI BANSIGIRI GOSAI, THROUGH BANSIGIRI ISHWARGIRI,VISHNUGIRI BANSIGIRI GOSAI, THROUGH BANSIGIRI ISHWARGIRI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJI MOHAN NAROLA,UNION OF INDIA	
34349	FA/1655/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED GAFARBHAI ABRAMBHAI HUNANI,HAMIDABEN GAFARBHAI HUNANI,NASIMBEN GAFARBHAI HUNANI,RIZWANBEN GAFARBHAI HUNANI,ANISHBHAI GAFARBHAI HUNANI,IRFANBHAI GAFARBHAI HUNANI,ABHRAMBHAI AMIBHAI HUNANI,BIBIBEN ABHRAMBHAI HUNANI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34350	FA/1656/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED RAMGAR KASHIGAR GOSAI,RANJANGAURI RAMGAR GOSAI,ATULGAR RAMGAR GOSAI,SONALBEN RAMGAR GOSAI, THROUGH RANJANGAURI RAMGAR GOSAI,JIGNABEN RAMGAR GOSAI, THROUGH RANJANGAURI RAMGAR GOSAI,PANKAJGAR RAMGAR GOSAI, THROUGH RANJANGAURI RAMGAR GOSAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJI MOHAN NAROLA,UNION OF INDIA	

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34351	FA/1657/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED MITESHGIRI HIMMATGIRI GOSAI,HIMMATGIRI MOHANGIRI GOSAI,SHILABEN HIMMATGIRI GOSAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJI MOHANBHAI NAROLA,UNION OF INDIA	
34352	FA/1658/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	VANAND RAMESHBHAI DHANJIBHAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJI MOHAN NAROLA,UNION OF INDIA	
34353	FA/1659/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DINESHPARI UMEDPARI GOSAI, GUARDIAN OF UMEDPARI RAMPARI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34354	FA/1660/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	JIVRAJPARI KARSHANPARI GOSWAMI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34355	FA/1661/2011	21/06/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECEASED MOHANGIRI MAHADEVGIRI GOSAI,LAKHUBEN MOHANGIRI GOSAI,HIMMATGIRI MOHANGIRI GOSAI,JALARAM SPUN PIPES & CONCRETE WORKS,PRAGJIBHAI MOHANBHAI NAROLA,UNION OF INDIA	
34356	FA/1662/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI ATMARAMDAS PATEL,PURIBEN BECHARBHAI PATEL	RULE SERVED,MR KM SHETH,MR SIDDHARTH H DAVE
34357	FA/1663/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAMBHAI BECHARDAS PATEL,	RULE SERVED,MR KM SHETH
34358	FA/1664/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI CHATURDAS PATEL,	RULE SERVED,MR KM SHETH
34359	FA/1665/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHRABHAI PARSHOTTAMDAS PATEL,	RULE SERVED,MR KM SHETH
34360	FA/1666/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHKUMAR DHANJIBHAI VANKAR, LEGAL HEIR OF DHANJIBHAI,	RULE SERVED,MR KM SHETH
34361	FA/1667/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATKUMAR UMEDBHAI PATEL,	RULE SERVED,MR KM SHETH
34362	FA/1668/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI GOVINDBHAI PATEL, LEGAL HEIR OF GOVINDBHAI,	RULE SERVED,MR KM SHETH
34363	FA/1669/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI KESHAVLAL PATEL,	RULE SERVED,MR KM SHETH
34364	FA/1670/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI BECHARDAS PATEL,	RULE SERVED,MR KM SHETH
34365	FA/1671/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI BHAIJIDAS PATEL,	RULE SERVED,MR KM SHETH
34366	FA/1672/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF CHAGANBHAI TRIBHOVANBHAI PATEL,GOMITBEN CHAGANBHAI PATEL,JAYANTIBHAI CHAGANBHAI PATEL,VISHNUBHAI CHANGANBHAI PATEL,MADHUBEN CHAGANBHAI PATEL,KAILASHBEN CHAGANBHAI PATEL,GEETABEN CHAGANBHAI PATEL,SHOBNABEN CHAGANBHAI PATEL	,RULE SERVED,MR KM SHETH
34367	FA/1673/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI RAMDAS PATEL,	RULE SERVED
34368	FA/1674/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL VISDAS PATEL,	RULE SERVED
34369	FA/1675/2011	30/03/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S PATEL AMABARAMBHAI BECHARDAS,,JETHABHAI CHATURBHAI PATEL,POPATBHAI TRIBHOVANDAS PATEL,SHANAKRBHAI BHUDARBHAI PATEL	,RULE SERVED,MR KM SHETH
34370	FA/1676/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S BHOLABHAI AAMBALAL PATEL & NARANBHAI AMBALAL PATEL, AS,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34371	FA/1677/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRAKUMAR AMBALAL PATEL, LEGAL HEIR OF BECHARBHAI KALI-,	RULE SERVED,MR KM SHETH
34372	FA/1678/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWANJI DAMAJI THAKORE,	RULE SERVED,MR KM SHETH
34373	FA/1679/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL KESHAVLAL PATEL,	RULE SERVED,MR KM SHETH
34374	FA/1680/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI PUNJABHAI PATEL,	RULE SERVED,MR KM SHETH
34375	FA/1681/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI GANESHDAS PATEL,	RULE SERVED,MR KM SHETH
34376	FA/1682/2011	13/08/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI BHAGABHAI PATEL,	RULE SERVED,MR KM SHETH
34377	FA/1683/2011	06/12/2014	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANLAL KESHAVLAL PRAJAPATI,	RULE SERVED
34378	FA/1689/2011	23/06/2011	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	JYOTSANABA GIRIRAJSINGH JADEJA,PRAFULBHAI RAMESHBHAI BHAGDEV,KUSUMBEN RAMESHBHAI BHAGDEV	
34379	FA/1692/2011	22/06/2011	ICICI LOMBARD GENERAL INSURANCE CO LTD, ANAND,	MR VIBHUTI NANAVATI	JAYANTIBHAI MAGANBHAI PATEL,RAMESHBHAI HAKABHAI BARAIYA	
34380	FA/1693/2011	09/11/2012	AKASH INFRA PROJECTS PVT LTD,	MR KG SUKHWANI	KALOL NAGAR SEVA SADAN,	RULE SERVED,RULE SERVED BY DS,MR SANJAY M AMIN
34381	FA/1694/2011	12/08/2011	DEEPAK R KHURANA,	MR SHIRISH JOSHI	NATIONAL SMALL INDUSTRIES CORPORATION LTD.,,M/S BAKSHI TWISTER,SATISH J BAKSHI	
34382	FA/1695/2011	13/02/2016	BAJAJ ALIANZ GENERAL INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	M/S PRABHAT HOSPITAL,JAMABHAI LAXMANBHAI DHORECHA (SUTAR),ALKESHBHAI NAGARBHAI PATEL	RULE SERVED,(MR PARESH M DARJI)
34383	FA/1696/2011	15/03/2012	NATIONAL INSURANCE CO LTD, JUNAGADH,	MR VIBHUTI NANAVATI	HAKABHAI VIRABHAI BODAR,HEIRS OF DECEASED PAPPUSING GURUSING PARMAR,GURUSING DAGADIASING PARMAR,KELABEN GURUSING PARMAR	,RULE SERVED BY DS,MR TUSHAR L SHETH
34384	FA/1698/2011	14/12/2019	RELIANCE GENERAL INSURANCE CO LTD., RAJKOT,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,GUJARAT S T CORPORATION,HEIRS OF SONALBEN MUKESHBHAI SOLANKI,BHAUMIK M SOLANKI (SON), MINOR THROUGH JAYANTILAL N SOLANKI,JAYANTILAL NANDLAL SOLANKI,BHANUBEN JAYANTILAL SOLANKI	,NOTICE SERVED,UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MR TV SHAH
34385	FA/1699/2011	14/12/2019	RELIANCE GENERAL INSURANCE CO LTD., RAJKOT,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,GUJARAT S T CORPORATION,HEIRS OF MUKESHBHAI JAYANTILAL SOLANKI,BHAUMIK M SOLANKI, MINOR THROUGH JAYANTILAL NANDLAL SOLANKI,JAYANTILAL NANDLAL SOLANKI,BHANUBEN JAYANTILAL SOLANKI	,UNSERVED EXPIRED (N),RULE SERVED,MRS VASAVDATTA BHATT,MR TV SHAH
34386	FA/1700/2011	14/12/2019	RELIANCE GENERAL INSURANCE CO LTD., RAJKOT,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,GUJARAT S T CORPORATION,HEIRS OF ARJUN MUKESHBHAI SOLANKI,BHAUMIK M SOLANKI, MINOR THROUGH JAYANTILAL NANDLAL SOLANKI,JAYANTILAL NANDLAL SOLANKI,BHANUBEN JAYANTILAL SOLANKI	,UNSERVED EXPIRED (N),RULE SERVED,MRS VASAVDATTA BHATT,MR TV SHAH

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34387	FA/1701/2011	10/04/2017	UNITED INDIA INSU. CO. LTD., SURAT,	MR VIBHUTI NANAVATI	DEVYANI TEXCHEM PVT LTD,GYANTIDEVI WD/O RAMU BHAGWAN RAJBHAR,BHAGWAN GOVIND RAJBHAR,JALESARADEVI BHAGVAN RAJBHAR,MINOR AMARNATH RAMU RAJBHAR, THROUGH GYANTIDEVI WD/O RAMU	RULE SERVED,SERVED BY RPAD (R),MR.HIREN M MODI
34388	FA/1702/2011	27/06/2011	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAJAPATI SHANKARBHAI RAMABHAI,HEIRS OF DECEASED KAMLESHKUMAR HIRABHAI PATEL,PATEL HIRABHAI SHANKARLAL F/O KAMLESHKUMAR H PATEL,VARSHABEN WD/O KAMLESHKUMAR H PATEL,MINOR DIVYA D/O KAMLESHKUMAR H PATEL, THROUGH VARSHABEN,MINOR SAKSHIBEN D/O KAMLESHKUMAR H PATEL, THROUGH VARSHABEN	
34389	FA/1703/2011	28/04/2017	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	SUSHILABEN GUNVANTRAY TANNA,RIYAZBHAI ISMAILBHAI KHERANI,PRATIK BHARATKUMAR THAKKAR	RULE SERVED,(MR PARESH M DARJI)
34390	FA/1704/2011	23/06/2011	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RAJESH BHAGWANSINGH CHICHOIYA,JYOTIBA DHARMENDRA ZALA,THE NEW INDIA INSURANCE CO. LTD.,RAJUBHAI D. BORICHA,TULSABEN KANJI BHANUSHALI MOTHER OF LT.JETHALAL,MAVJI ALIAS MAHESH KANJI BHANUSHALI, B/O LT. JETHALAL A,HEMLATA KANJI BHANUSHALI, SIS/O LT. JETHALAL ALIAS JAYES	
34391	FA/1705/2011	08/07/2011	DIRECTOR OF ENFORCEMENT, GOVT. OF INDIA, MINISTRY OF FINANCE,	MR PS CHAMPANERI	SANJAY THAKOREBHAI PATEL,	
34392	FA/1706/2011	07/05/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED, ANAND,	MR VIBHUTI NANAVATI	BHAVIK BULK CARRIER PVT LTD,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,RASIDKHAN YASINKHAN PATHAN,INUSBHI NURMAHAMADBHAI VOHRA,HEIRS OF RAMESHBHAI DESAIBHAI TALPADA,MANGUBEN RAMESHBHAI TALPADA,MINABEN RAMESHBHAI TALPADA,MINOR SANGITABEN RAMESHBHAI TALPADA, THROUGH MANGUBEN,MINOR KIRANKUMAR RAMESHBHAI TALPADA, THROUGH MANGUBEN,MINOR RADHABEN RAMESHBHAI TALPADA, THROUGH MANGUBEN,MINOR RAKESHBHAI RAMESHBHAI TALPADA, THROUGH MANGUBEN,LAKSHMANSINH RAJPUT	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MR AJAY R MEHTA,MR SALIM M SAIYED
34393	FA/1707/2011	29/02/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHARUCH,	MR VIBHUTI NANAVATI	ASHISH JAGDISHBHAI VASAVA,GHANSHYAMBHAI JESANGBHAI PATEL,LEGAL HEIRS OF DECEASED SURESHBHAI KANTHARIA, ARUNABEN @,MINOR SAHIL, TG/O ARUNABEN @ SHILABEN SURESHBHAI VASAVA,MINOR SUNIL, TG/O ARUNABEN @ SHILABEN SURESHBHAI VASAVA,VIRJIBHAI VASAVA,DEVIBEN VIRJIBHAI VASAVA	RULE SERVED
34394	FA/1709/2011	27/06/2011	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAFIKBEG SAMSUBEG MIRZA,OMVIR KIRPAL SHARMA	
34395	FA/1710/2011	27/06/2011	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SALIMBHAI HAJIMOHMAD MATVA,KADARBHAI GAFARBHAI GOHIL	
34396	FA/1711/2011	19/01/2012	UNITED INSURANCE COMPANY LTD, BHARUCH,	MR VIBHUTI NANAVATI	RATANSINH CHANDRASINH RATHOD,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT,SARTANBHAI GOSLABHAI KOLI BHIL	,RULE UNSERVED,MR MTM HAKIM
34397	FA/1712/2011	19/01/2012	UNITED INSURANCE COMPANY LTD, BHARUCH,	MR VIBHUTI NANAVATI	RATANSINH CHANDRASINH RATHOD,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT,VARHSANBHAI BAVABHAI KOLI BHIL	,RULE UNSERVED,MR MTM HAKIM
34398	FA/1713/2011	19/01/2012	UNITED INSURANCE COMPANY LTD, BHARUCH,	MR VIBHUTI NANAVATI	RATANSINH CHANDRASINH RATHOD,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT,PAVNIBEN VERSINGBHAI BAMANIYA (BHIL)	,RULE UNSERVED,MR MTM HAKIM

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34399	FA/1714/2011	19/01/2012	UNITED INSURANCE COMPANY LTD, BHARUCH,	MR VIBHUTI NANAVATI	RATANSINH CHANDRASINH RATHOD,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT,NARSING VERSINGBHAI BAMANIYA (BHIL)	,RULE UNSERVED,MR MTM HAKIM
34400	FA/1715/2011	19/01/2012	UNITED INSURANCE COMPANY LTD, BHARUCH,	MR VIBHUTI NANAVATI	RATANSINH CHANDRASINH RATHOD,SUBHAJITSING NARENDRASING @ BAHADURSING RAJPUT,FULJIBHAI RAMANBHAI NAYAK BHIL	,RULE UNSERVED,MR MTM HAKIM
34401	FA/1725/2011	22/07/2011	ORIENTAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	MUKESHBHAI BUDHABHAI GURJAR,TUSHAR JAYANTILAL PATEL,KALUJI GANDAJI THAKOR	
34402	FA/1726/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	VISANJI JAKHU KANNER,KHIMABAI VISANJI KANNER,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34403	FA/1727/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	RAMJI THAVAR GORI,UMABAI RAMJI GORI,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34404	FA/1728/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	MANGALBHAI ADHABHAI MATANG,HIRBAI MANGALBHAI MATANG,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34405	FA/1729/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	KHIMJI LAKHA MATANG,MANBAI KHIMJI MATANG,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34406	FA/1730/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	GOVIND JETHA SINGRAKHIYA,RAJBAI GOVIND SINGRAKHIYA,PUNSHI JETHA SINGRAKHIYA,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34407	FA/1731/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	VISANJI JAKHU KANNER,KHIMABAI VISANJI KANNER,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34408	FA/1732/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	NAGJI JAKHU KANNAR,KHETBAI JAKHU KANNAR,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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34409	FA/1733/2011	07/03/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	NATHALAL GOVIND GHELA,KHIMABAI NATHALAL GHELA,HADHABHAI RAMJIBHAI KOTHIWAR	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
34410	FA/1734/2011	09/07/2019	LEGAL HEIRS OF DECEASED DASHRATHBHAI AMBALAL RAVAL, RAVAL,RAVAL KUNDANBEN DASHRATHBHAI (WIFE OF DECEASED),RAVAL CHANDANIBEN DASHRATHBHAI (DAUGHTER)	MR JM BAROT	ZALA KHIMJIBHAI HARIBHAI,MAKWANA NARAYANBHAI MULJIBHAI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
34411	FA/1737/2011	27/04/2017	ROHITBHAI MANGALDAS SHAH,CHETNABEN ROHITBHAI SHAH	MR.HIREN M MODI	ANILKUMAR RAMNARAYANSINGH CHAUDHARY,SUPREME TRANSPORT ORGANIZATION,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
34412	FA/1738/2011	06/02/2019	RITABEN KHUMANSINH PUWAR,MINOR DHIRENDRASINH KHUMANSINH, THROUGH RITABEN K PUWAR,MINOR ANIRUDRA KHUMANSINH PUWAR, THROUGH RITABEN K PUWAR,BALWANTSINH NATHUSINH PUWAR,SHANTABEN BALWANTSINH PUWAR	MR MTM HAKIM	RAMPRATAP HANUMANTRAI CHAUDHARY [DELETED],MAHADEV BIPAR YADAV,NEW INDIA ASSURANCE CO LTD,RAJESHBHAI RADHESHYAM AGRAWAL,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH
34413	FA/1739/2011	06/07/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	LEGAL HEIS OF DECEASED BALUBHAI GOVINDBHAI, FATHER : GOVIND,MOTHER : VIMLABEN GOVINDBHAI THUMMER,HAMABHAI BACHUBHAI KHUMAL,HARENDRAKUMAR RATILAL THAKKER,NATIONAL INSURANCE COMPANY LTD	
34414	FA/1740/2011	21/11/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	HITESHBHAI DHIRAJBHAI TRIVEDI,DEVJIBHAI KANJIBHAI DANGAR	NOTICE SERVED,UNSERVED EXPIRED (N)
34415	FA/1741/2011	18/07/2011	KEKOBAD JAL PATEL,	NANAVATI ASSOCIATES	.,	
34416	FA/1742/2011	29/08/2011	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	KALIDAS VALJIBHAI,	MR AV PRAJAPATI
34417	FA/1743/2011	26/02/2018	ORIENTAL INSURANCE CO LTD., MANDVI, 2ND FLOOR, OLD BLDG. OF,	MR ANAL S SHAH	KAPILABEN RAMESHBHAI GOHIL,PARESHBHAI RAMESHBHAI GOHIL,NIMISHABEN RAMESHBHAI GOHIL,ISHWARBHAI DAHYABHAI GOHIL,CHANCHALBEN ISHWARBHAI GOHIL,CHANDUBHAI DHANABHAI CHAUHAN [DELETED],GUJARAT STATE ROAD TRANSPORT CORPORATION,PANKAJBHAI BIHARIBHAI DARJI,VALLABHBHAI J PATEL	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT,MR MOHMEDSAIF HAKIM
34418	FA/1746/2011	14/03/2019	NASIT HIRABHAI KURJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34419	FA/1747/2011	14/03/2019	DOBARIA JAYANTIBHAI DAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34420	FA/1748/2011	06/12/2014	DOBARIA MEGHJIBHAI DAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34421	FA/1749/2011	14/03/2019	BABULAL VELJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34422	FA/1750/2011	14/03/2019	RUDIBEN HIRABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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34423	FA/1751/2011	14/03/2019	NASIT NANJIBHAI PARBATBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34424	FA/1752/2011	14/03/2019	NASIT RAMESHBHAI GOVINDBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34425	FA/1753/2011	14/03/2019	DOBARIA JAMANBHAI DAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34426	FA/1754/2011	14/03/2019	RATANBEN ARJANBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34427	FA/1755/2011	14/03/2019	RAMJI VALLABH,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34428	FA/1756/2011	14/03/2019	RAJA LAKHMAN,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34429	FA/1757/2011	14/03/2019	KARSAN LAKHMAN,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34430	FA/1758/2011	14/03/2019	MAHIPATSINH DILUBHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34431	FA/1759/2011	14/03/2019	HEMUBHA BALUBHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34432	FA/1760/2011	14/03/2019	GORDHAN RUDABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34433	FA/1761/2011	14/03/2019	RAMJIBHAI HIRABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34434	FA/1762/2011	14/03/2019	JAYABEN RAMJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34435	FA/1763/2011	14/03/2019	MADHA ARJANBHAI MOLIYA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34436	FA/1764/2011	14/03/2019	MOLIYA DHANJI MADHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34437	FA/1765/2011	14/03/2019	CHHAGAN GORDHAN,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34438	FA/1766/2011	14/03/2019	NASIT GOKALBHAI KALABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34439	FA/1767/2011	14/03/2019	NASIT VALLABH GOVIND,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34440	FA/1769/2011	14/03/2019	ATULBHAI DHIRJLAL,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34441	FA/1770/2011	14/03/2019	VALJIBHAI RATNABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34442	FA/1771/2011	14/03/2019	HALUBHA PARBATSINH,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34443	FA/1772/2011	14/03/2019	PRAVIN ODHAVJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
34444	FA/1773/2011	14/03/2019	NASIT PANCHA PREMJI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34445	FA/1774/2011	14/03/2019	BHARAT DEVJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34446	FA/1775/2011	14/03/2019	VALLABH GOVINDBHAI NASIT,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34447	FA/1776/2011	14/03/2019	NANDUBEN MURJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34448	FA/1777/2011	14/03/2019	DEVJIBHAI NATHABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34449	FA/1778/2011	14/03/2019	DOBARIYA BABUBHAI LAVABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34450	FA/1779/2011	14/03/2019	SAJJANBA MANUBHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34451	FA/1780/2011	14/03/2019	PRAVINSINH BALUBHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34452	FA/1781/2011	14/03/2019	HEMUBHA BALUBHA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34453	FA/1782/2011	14/03/2019	MANUBHA PARBATSANG,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34454	FA/1783/2011	14/03/2019	HEIRS OF GANESHBHAI VELJIBHAI DHARMESHBHAI GANESHBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34455	FA/1784/2011	14/03/2019	MOHANBHAI MANJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34456	FA/1785/2011	14/03/2019	VALLABHBHAI CHANABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34457	FA/1786/2011	14/03/2019	BHUPATBHAI KARSANBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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34458	FA/1787/2011	14/03/2019	JIVRAJBHAI HIRABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34459	FA/1788/2011	14/03/2019	VITTHALBHAI RATNABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34460	FA/1789/2011	14/03/2019	BAVJIBHAI VALJIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34461	FA/1790/2011	14/03/2019	NASIT KANTIBHAI CHANABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34462	FA/1791/2011	14/03/2019	BACHUBHAI CHANABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34463	FA/1792/2011	14/03/2019	DOBARIA BABU CHANA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34464	FA/1793/2011	14/03/2019	RAMILABEN VITTHALBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34465	FA/1794/2011	14/03/2019	DOBARIA TULSIBHAI TAPUBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34466	FA/1795/2011	14/03/2019	DEVJIBHAI BHIKHABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34467	FA/1796/2011	14/03/2019	MOHANBHAI BHAGABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34468	FA/1797/2011	14/03/2019	DHARAMSHIBHAI LALABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34469	FA/1798/2011	14/03/2019	USHABEN VINODBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34470	FA/1799/2011	14/03/2019	VINODBHAI VASHRAMBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34471	FA/1801/2011	14/03/2019	RAMJIBHAI ANANDBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34472	FA/1802/2011	14/03/2019	ARJANBHAI KHIMABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
34473	FA/1803/2011	14/03/2019	PARVATIBEN HEMRAJBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
34474	FA/1804/2011	14/03/2019	HEIRS OF GANESHBHAI VELABHAI DHARMESHBHAI GANESHBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
34475	FA/1805/2011	14/03/2019	MANJIBHAI VIRABHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED

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34476	FA/1808/2011	22/12/2016	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	BHARATBHAI BABUBHAI JADAV,PRETTY AIR SYSTEM,BLUESTAR LIMITED	MR PRABHAKAR UPADYAY,MR BHUSHAN B OZA,MR DG SHUKLA
34477	FA/1809/2011	23/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, MUMBAI,	MR VIBHUTI NANAVATI	DAVID NADAR @ ARUN NADAR,HIRALAL AMBALAL PATEL,LEGAL HEIRS OF DECEASED DAHYABHAI RANCHHODJI MISTRI,JASHUBEN DAHYABHAI MISTRI,ANITABEN DAHYABHAI,AMITKUMAR DAHYABHAI,VIMALKUMAR DAHYABHAI	,DELETED,RULE SERVED,MS MITA S PANCHAL,MR AMIT V THAKKAR
34478	FA/1810/2011	23/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, MUMBAI,	MR VIBHUTI NANAVATI	DAVID NADAR @ ARUN NADAR,HIRALAL AMBALAL PATEL,LEGAL HEIRS OF DECEASED ASHOKBHAI GOVINDBHAI GAJJAR,JYOTIBEN ASHOKBHAI GAJJAR,DIPALI ASHOKBHAI GAJJAR,KRISHNA ASHOKBHAI GAJJAR,NARMADABEN GOVINDBHAI GAJJAR	,DELETED,RULE SERVED,MS MITA S PANCHAL,MR AMIT V THAKKAR
34479	FA/1811/2011	23/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, MUMBAI,	MR VIBHUTI NANAVATI	DAVID NADAR @ ARUN NADAR,HIRALAL AMBALAL PATEL,LEGAL HEIRS OF DECEASED NAIMESH PRAFULLABHAI SHAH,RUPALBEN NAIMESH SHAH,DARSHI NAIMESH SHAH,PRAFULLCHANDRA BHAGVATLAL SHAH	,DELETED,RULE SERVED,MS MITA S PANCHAL,MR AMIT V THAKKAR
34480	FA/1812/2011	23/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED, MUMBAI,	MR VIBHUTI NANAVATI	DAVID NADAR @ ARUN NADAR,HIRALAL AMBALAL PATEL,BHASKARBHAI PARAGBHAI MISTRI	DELETED,RULE SERVED,MS MITA S PANCHAL,MR AMIT V THAKKAR
34481	FA/1813/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MAHIJIBHAI,MOHANBHAI MAHIJIBHAI	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34482	FA/1814/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI RATNABHAI,LAXMANBHAI RAMABHAI,TAKHIBEN RAMABHAI,SURYABEN UDESINH,KANUBHAI UDESINH,MINOR BABUSINH UDESINH,SURYABEN UDESINH AS GUARDIAN OF MINOR SAVITABEN UDESINH	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
34483	FA/1815/2011	08/04/2017	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DAHYABHAI GOKALBHAI,RAYSINGBHAI DAHYABHAI	
34484	FA/1816/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUKHIBEN WD/O BUDHABHAI CHHAGANBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34485	FA/1817/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABHESINH HATHOBHAI SOLANKI,RAIBEN WD/O ABHESINH SOLANKI,UJAMBEN ABHESINH SOLANKI,MOHANSINH ABHESINH SOLANKI,HASUBEN ABHESINH SOLANKI,NIRUBEN ABHESINH SOLANKI,ISHWARBHAI ABHESINH SOLANKI,NATWARSINH ABHESINH SOLANKI	
34486	FA/1818/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOLANKI KARABHAI NARANBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34487	FA/1819/2011	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABHESINH HATHOBHAI SOLANKI,RAIBEN WD/O ABHESINH SOLANKI,UJAMBEN ABHESINH SOLANKI,MOHANSINH ABHESINH SOLANKI,HASUBEN ABHESINH SOLANKI,NIRUBEN ABHESINH SOLANKI,ISHWARBHAI ABHESINH SOLANKI,NATWARSINH ABHESINH SOLANKI	

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34488	FA/1820/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF FATABHAI GOKALBHAI BARAIYA,PUJIBEN WD/O FATABHAI GOKALBHAI BARAIYA,RAMNIKLAL FATABHAI BARAIYA,PUNAMBHAI FATABHAI BARAIYA,RAIJIBHAI FATABHAI BARAIYA,SHANTIBHAI FATABHAI BARAIYA,SHANKARBHAI FATABHAI BARAIYA	
34489	FA/1821/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI MOTIBHAI,	
34490	FA/1822/2011	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYAGIRI SHIVGIRI GOSWAMI,	
34491	FA/1823/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOLANKI MAGAJI SHANAJI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34492	FA/1824/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI DAHYABHAI,	
34493	FA/1825/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DAHYABHAI BECHARBHAI, SHANKARBHAI MANGALBHAI,	
34494	FA/1826/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MULJIBHAI SHANKARBHAI,	
34495	FA/1827/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHULIBEN WD/O BABARBHAI TRIKAMBHAI, PATEL PUNAMBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34496	FA/1828/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JUGABHAI NATHABHAI GOHEL, GOBARBHAI JUGABHAI,	
34497	FA/1829/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI SUKHABHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34498	FA/1830/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI MOTIBHAI,	
34499	FA/1831/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KALIBEN SHAKRABHAI SOLANKI BABUBHAI HEMABHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34500	FA/1832/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAIBA & GANGA HEIRS OF MANIBHAI NARANBHAI SOLANKI,SHANTABEN MANIBHAI,HIRABEN BALDEVBHAI,KANUBHAI MANIBHAI,BALUBEN MANIBHAI	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
34501	FA/1833/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI HOTHABHAI,ABHESING HOTHABHAI	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
34502	FA/1834/2011	12/12/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARAIYA BUDHABHAI SOMABHAI,ABHABHAI HOTHABHAI	
34503	FA/1835/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JESANGBHAI RUMALBHAI PRAVINBHAI JESANGBHAI SOLANKI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34504	FA/1836/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARAIYA GALABHAI GOKALBHAI,	
34505	FA/1837/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KASHIBEN WD/O HEMTAJI GOPALJI, JESANGBHAI HEMANT,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34506	FA/1838/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI SHAMALBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN

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34507	FA/1839/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALABHAI SHAMALBHAI,	MR GHANSHYAM AMIN,MR SAURABH G AMIN
34508	FA/1840/2011	06/12/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DIWALIBEN WD/O NAGARJI SHAMALJI HEIRS OF JAVANBHAI,RAMABHAI JAVANBHAI,AMARSINH JAVANBHAI,BALDEVBHAI JAVANBHAI,KAMLABEN JAVANBHAI	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
34509	FA/1842/2011	28/12/2011	HANSABEN RAMNIKLAL GHONIYA,	MR. ZALAK B PIPALIA	.,	
34510	FA/1843/2011	02/02/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	HARNAMSINH MAHANT KHODIYARKUMAR SINHJI RAOL, DECEASED,RAOL MAHAVIRSINH HARNAMSINH	MR YOGEN N PANDYA
34511	FA/1851/2011	06/08/2015	KHANT SHAMJI LAKHMAN,KHANT BAVANJI LAKHMAN	MR SANJAY G JOSHI,MR A I KHALIFA	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION THROUGH,OFFICER ON SPECIAL DUTY,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
34512	FA/1852/2011	12/12/2013	PRIYAKANT R PARIKH,	MR ASHISH H SHAH	M/S K P & COMPANY,JAGATBHAI SHAH	RULE UNSERVED
34513	FA/1853/2011	16/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SOMABHAI BECHARDAS PATEL,KANTIBHAI SOMABHAI,SHAMALBHAI SOMABHAI,AMRUTBHAI SOMABHAI,MANIBEN SOMABHAI,KESHABHAI BECHARDAS PATEL DECEASED,PATEL CHANDUBHAI KESHABHAI,PATEL MANUBHAI KESHABHAI,PATEL ARUNABEN KESHABHAI,PATEL BABUBHAI KESHABHAI	,RULE SERVED,MR YATIN SONI
34514	FA/1854/2011	16/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAGANBHAI PRANDAS PATEL,AMTHIBEN WD/O MAGANBHAI PRANDAS,KASHIEBN MAGANBHAI,JOITIBEN MAGANBHAI,KALIDAS MAGANBHAI DECEASED,MADHUBEN MAGANBHAI,VINABEN WD/O KALIDAS MAGANBHAI,NARESH KUMAR,CHIRAG KUMAR	,RULE SERVED,UNSERVED EXPIRED (R),MR YATIN SONI
34515	FA/1857/2011	06/07/2011	PRAVINBHAI NATHABHAI PATEL,	MR.HIREN M MODI	RAMESHBHAI RAMDEV TIWAN,M/S JAMNAGAR CARGO CARRIER PVT LTD,NEW INDIA ASSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
34516	FA/1858/2011	22/11/2011	KANERIA GRANITO LTD,	MR MANISH S SHAH	MILLSTORES CORPORATION,	MR SJ PANDEY
34517	FA/1859/2011	13/07/2011	DIRECTOR, ENFORCEMENT DIRECTORATE,	MR PS CHAMPANERI	M/S SHANGRILA LATEX INDUSTRIES PRIVATE LTD., (NOW KNOWN AS,	
34518	FA/1860/2011	13/07/2011	DIRECTOR, ENFORCEMENT DIRECTORATE,	MR PS CHAMPANERI	GIRISH GUNJOTIKAR, M/S SHANGRILA LATEX PRIVATE LTD.,,	
34519	FA/1861/2011	13/07/2011	DIRECTOR, ENFORCEMENT DIRECTORATE,	MR PS CHAMPANERI	SANJAY MUNSHI, M/S SHANGRILA LATEX PRIVATE LTD.,,	
34520	FA/1870/2011	07/07/2011	TATA AIG GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	DINESH LIMBACHIYA,JAYDEVI ARVINGSINH RATHOD, C/O MAHIPAL BHARTI,VIRCHANDBHAI RAJUBHAI NAI,NARESHBHAI VIRCHANDBHAI NAI,SMITABEN @ BHAVNABEN VIRCHANDBHAI NAI,RANJANBEN VIRCHANDBHAI NAI	
34521	FA/1871/2011	07/07/2011	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	TULSIBHAI BHAGABHAI MAKWANA,PRABHATBHAI M DESAI,MANISHBHAI KANJIBHAI BHATI,JAYENDRABHAI JYANTILAL PARIKH,KAMINIBEN JAYENDRABHAI PARIKH	
34522	FA/1872/2011	07/07/2011	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	TULSIBHAI BHAGABHAI MAKWANA,PRABHATBHAI M DESAI,MANISHBHAI KANJIBHAI BHATI,JAYENDRABHAI JYANTILAL PARIKH	
34523	FA/1873/2011	27/09/2011	JASWANTBHAI AMBALAL SADHU,RAMILABEN JASWANTBHAI SADHU	MR TRILOK J PATEL	JAGIRSING S SING,RANGHVA RANJITSING DARSANGSING,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT)
34524	FA/1876/2011	05/04/2018	MINOR PRAKASHKUMAR BHARATBHAI BARAIYA, THROUGH TEJALBEN,	MR SHUSHIL R SHUKLA	PRAVINBHAI PUNJABHAI DABHI,DIVISIONAL CONTROLLER	RULE SERVED,MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34525	FA/1877/2011	14/07/2011	GUJARAT VIDYUT BOARD,EXECUTIVE ENGINEER, O & M, GUJARAT VIDYUT BOARD,DEPUTY ENGINEER	MR MANISH K KAJI	SHRI RAM STEEL & ROLLING INDUSTRIES, SIHOR,	MR YN RAVANI
34526	FA/1878/2011	14/07/2011	GUJARAT VIDYUT BOARD,EXECUTIVE ENGINEER, O & M, GUJARAT VIDYUT BOARD,DEPUTY ENGINEER	MR MANISH K KAJI	SHRI RAM STEEL & ROLLING INDUSTRIES, SIHOR,	MR YN RAVANI
34527	FA/1879/2011	08/07/2011	SITABEN SUJABHAI RABARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANUBHAI GANESHBHAI TIRGAR,BHUPENDRA J. LOHAR,ORIENTAL INSURANCE CO. LTD,LAXMIBEN LAXMANBHAI RABARI,HARIBHAI SUJABHAI RABARI,NAGJIBHAI LAXMANBHAI RABARI	
34528	FA/1882/2011	16/02/2018	LALMANISINGH RAJBALISINGH,	MR SHAILESH C SHARMA	CHUNILAL KESHAVLAL TELI (DELETED),JIVANLAL N UTTAMCHANDANI	DELETED,MR.HIREN M MODI
34529	FA/1890/2011	13/12/2011	PATEL VISHNUBHAI AMBALAL,	MR TEJAS P SATTA,MR JAYESH V PATEL	TADVI VITHTHALBHAI DALPATBHAI,	
34530	FA/1891/2011	27/07/2018	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINATI SHANKAR PAIKARA,SHAIFALI ROLLS LTD. C/O SHAIFALI ROLLS LTD.	MR KUNAL P VAISHNAV,JEET Y RAJYAGURU
34531	FA/1892/2011	30/09/2011	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AMITBHAI JAYANTILAL SHAH,BHAVARLAL O BALADIA	
34532	FA/1893/2011	19/11/2019	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JETHABHAI RAMJIBHAI SOLANKI,NARMADABEN JETHABHAI SOLANKI,DIPIKABEN JETHABHAI SOLANKI	(MR PARESH M DARJI)
34533	FA/1896/2011	08/05/2012	MITALKUMAT BHARATBHAI KOTHARI,SMITABEN VIRENDRABHAI SHAH,HIRALBEN KISHORBHAI DADIYA,,VINUBHAI TARACHAND SHAH,CHIMANLAL JAICHANDBHAI BHAVSAR,ANILBHAI NANUBHAI SOMANI,	MR JA ADESHRA	JINDASBHAI PREMCHANDBHAI SHAH,NARENDRABHAI VADILAL VELANI,MANSUKHLAL BHURABHAI JAIN,SURESHCHANDRA NAROTAMDAS DOSHI,,NAGINDAS SHIVLAL TALSANIYA,KIRTIKUMAR CHUNILAL SANGHAVI,	RULE SERVED,UNSERVED EXPIRED (R),MR GAURANG H BHATT,MR RAMESH K PARMAR
34534	FA/1898/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASHODABEN VITTHALBHAI,	MR AV PRAJAPATI
34535	FA/1899/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALIDAS MAGANBHAI,	
34536	FA/1900/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI SHANKARBHAI,	MR AV PRAJAPATI
34537	FA/1901/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI BULKHIDAS,	MR AV PRAJAPATI
34538	FA/1902/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI VARVABHAI,	MR AV PRAJAPATI
34539	FA/1903/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VALLABHBHAI SENDHABHAI,	
34540	FA/1904/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL SENDHABHAI,	
34541	FA/1905/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL SHANKARBHAI,	
34542	FA/1906/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOPALDAS VITTHALBHAI,	
34543	FA/1907/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI SHANKARBHAI,	
34544	FA/1908/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI CHATURBHAI,	
34545	FA/1909/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI SHAMBHUBHAI,	
34546	FA/1910/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALIDAS PUNJIRAM,	

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34547	FA/1911/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI MANILAL,	
34548	FA/1912/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI MANILAL,	
34549	FA/1913/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL SHANKARBHAI,	
34550	FA/1914/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI MAGANBHAI,	
34551	FA/1915/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITTHALBHAI SOMABHAI,	
34552	FA/1916/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI JOITARAM,	
34553	FA/1917/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAMBHUBHAI SENDHABHAI,	
34554	FA/1918/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATBHAI SHIVABHAI,	
34555	FA/1919/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI BECHARBHAI,	
34556	FA/1920/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SENDHABHAI,	
34557	FA/1921/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI PRAHLADBHAI,	
34558	FA/1922/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI RATILAL,	
34559	FA/1923/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANDAS VITTHALDAS,	
34560	FA/1924/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAI VISHNUBHAI RANCHHODBHAI,NAI MADHUBEN RAMABHAI	
34561	FA/1925/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI VITTHALDAS,	
34562	FA/1926/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIVEDI JAGDISHKUMAR POPATLAL,	
34563	FA/1927/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL SOMABHAI,	
34564	FA/1928/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAMBHUBHA MAGANDAS,	
34565	FA/1929/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI VITTHALDAS,	
34566	FA/1930/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI GHELABHAI,	
34567	FA/1931/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI SENDHABHAI,	
34568	FA/1932/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI MAGANLAL,	
34569	FA/1933/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAILALBHAI KASHIRAM,	
34570	FA/1934/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVLAL MAGANLAL,	
34571	FA/1935/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BECHARBHAI KASHIRAM,	
34572	FA/1936/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI VARVABHAI,	

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34573	FA/1937/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL KACHARABHAI,PATEL SOMABHAI KACHARABHAI	
34574	FA/1938/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI KACHARABHAI,	
34575	FA/1939/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI RANCHHODBHAI,	
34576	FA/1940/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI AMBARAM,	
34577	FA/1941/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF PATEL LALBHAI AMBARAM, PATEL JAYANTIBHAI LALBHAI,	
34578	FA/1942/2011	28/06/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI VITTHALBHAI,	
34579	FA/1943/2011	11/04/2016	PROPRIETOR OF PURAV COTTON INDNISHABEN VIRATKUMAR SHAH,	MR ANKIT SHAH	OWNER OF U.B.COTTON PVT.LTD. UDAYANBHAI B. THAKKAR,	RULE SERVED,MR SATYEN B RAWAL
34580	FA/1944/2011	11/04/2016	PARTNER OF SAGAR INDUSTRIES PIYUSHBHAI SEVANTILAL SHAH,	MR ANKIT SHAH	OWNER OF U.B.COTTON PVT.LTD. UDAYANBHAI B. THAKKAR,	RULE SERVED,MR SATYEN B RAWAL
34581	FA/1946/2011	12/02/2019	MANJULABEN HARISINH RATHOD,SANKETKUMAR HARISINH RATHOD,KISHANKUMAR HARISINH RATHOD	MR.HIREN M MODI	GOVINDBHAI KESHABHAI PATEL,NEW INDIA ASSURANCE CO LTD	MR PALAK H THAKKAR,MR JIGAR G GADHAVI
34582	FA/1947/2011	19/04/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., RAJKOT,	MR VIBHUTI NANAVATI	HARDEVSINH JAYENDRASINH RANA,ASHOKSINH BALVANTSINH RANA,HEIRS OF DECEASED DHANIKLAL RAMAVATAR MANDAL, MEERADEVI,MINOR SONIKUMARI DHANIKLAL MANDAL, THROUGH MEERADEVI MANDAL,MINOR SANJAYKUMAR DHANIKLAL MANDAL, THROUGH MEERADEVI MANDAL,MINOR RANJAYKUMAR DHANIKLAL MANDAL, THROUGH MEERADEVI MANDAL,MINOR JULIKUMARI DHANIKLAL MANDAL, THROUGH MEERADEVI MANDAL	RULE SERVED,(MR SANDEEP N BHATT),(MR PARESH M DARJI)
34583	FA/1948/2011	26/09/2020	UNITED INDIA INSURANCE CO LTD., PUNJAB,	MR VIBHUTI NANAVATI	PRABHUDAS GANGARAM GONDALIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,SURJITSING AMARSING JAT,MALKIYATSINGH BACHANSINGH,RATANLAL SUKHARAM BHANVARIYA	RULE SERVED,SERVED BY AFFIX. (R),MRS FALGUNI D PATEL,MR.HIREN M MODI,MR.KARNA H DHOMSE
34584	FA/1949/2011	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD., BHAVNAGAR,	MR VIBHUTI NANAVATI	NARPATSINH JORUBHA GOHIL,HARSHADBHAI RATILAL KARIA	RULE SERVED,MR TULSHI R SAVANI
34585	FA/1952/2011	15/03/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	DAMYANTIBEN SURESHBHAI BHANUSHALI,MANIBEN RAMJI BHANUSHALI,RAJAK JUNAS KUNBHAR	RULE SERVED
34586	FA/1954/2011	30/06/2011	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KESHAVLAL LALLUBHAI PATEL,AMBABEN WD/O KESHAVLAL PATEL,PRAHLADBHAI KESHAVLAL,BHAGVATIBEN KESHAVLAL,LILABEN KESHAVLAL,BHARATBHAI KESHAVLAL,JAYANTIBHAI KESHAVLAL,ASHOKBHAI KESHAVLAL	
34587	FA/1961/2011	12/08/2011	ASHRAF ADAMJI,SALIM ADAMJI	MS.FALGUNI D.TRIVEDI	SALIM ISMAIL SUMARA,MAGABHAI NATHABHAI PANARA	
34588	FA/1963/2011	07/07/2011	MANHARBHAI KARSHANBHAI RAJGOR,	MR.HIREN M MODI	ISUB NAZIR SHAIKH,LAKHABHAI BHIKHABHAI VANZARA,NEW INDIA ASSURANCE CO LTD,DAMJIBHAI VAJUBHAI BALSARA,NATIONAL INSURANCE CO LTD	,MR SUNIL B PARIKH
34589	FA/1964/2011	10/03/2017	ORIENTAL INSURANCE CO LTD, THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED CHAUAN IBRAHIMBHAI GAFARBHAI @,YUNUSBHAI SULTANBHAI CHAUAN,RAJIYABEN YUNUSBHAI CHAUAN,ALI POULTRY FARM	,RULE SERVED
34590	FA/1966/2011	13/03/2018	ORIENTAL INSURANCE CO LTD, GALAXY CHAMBERS, STATION ROAD,,	MR ANAL S SHAH	SAILESHBHAI DHANABHAI @ DANABHAI PARMAR,SAJANBHAI GOVINDBHAI,BODALBHAI BODHABHAI JAYAD	RULE SERVED,MR TUSHAR L SHETH

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34591	FA/1967/2011	13/03/2018	ORIENTAL INSURANCE CO LTD, GALAXY CHAMBERS, STATION ROAD,,	MR ANAL S SHAH	RAMESHBHAI HARIBHAI DHOLRIYA,SAAJANBHAI GOVINDBHAI,BODALBHAI BODHABHAI JAYAD	RULE SERVED
34592	FA/1968/2011	11/07/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	HEIRS OF CHANDUBHAI MERUBHAI VALMIK, BALUBEN CHANDUBHAI,KOKILABEN CHANDUBHAI VALMIK,NARESHBHAI CHANDUBHAI VALMIK,VIJAYKUMAR CHANDUBHAI VALMIK,JITENDRA KUMAR BHAGVANDAS VERMA (DELETED),RAJENDRASING B PARMAR	DELETED,MR ND GOHIL,MR.HIREN M MODI
34593	FA/1969/2011	07/07/2011	MINOR LIMBACHIYA KISHAN DAHYABGHAI, THROUGH GUARDIAN FATHER,	MR SHAILESH C SHARMA	DILMOINKHAN BILANKHAN PATHAN,NEW INDIA INSURANCE CO LTD.	,MR SUNIL B PARIKH
34594	FA/1970/2011	18/01/2019	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PARMAR KALUBHAI MAHADEVBHAI,PRAKASHBHAI SHANTILAL VAGHARIA,BIPIN SHANTILAL DAVE	RULE SERVED,MR RAXIT J DHOLAKIA
34595	FA/1971/2011	29/02/2012	YAKUBBHAI HIRABHAI KHRISTI DELETED,SHANTABEN YAKUBBHAI KHRISTI,MANUBHAI YAKUBBHAI KHRISTI,MAHENDRABHAI YAKUBBHAI KHRISTI	MR.HIREN M MODI	PATEL RAJENDRA KANUBHAI,NATIONAL INSURANCE CO LTD,RAJENDRABHAI SHANTILAL KHATRI,IFFKO TAKIO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA,MR DAKSHESH MEHTA
34596	FA/1973/2011	18/04/2012	NEW INDIA ASSURANCE CO LTD, REGISTERED OFFICE AT 87, MAHATMA,	MR SUNIL B PARIKH	MANORAMABEN NARANJI VYAS,KHANA GABHA KOLI,DHIRUBHA KHIMUBHA JADEJA	RULE NOT RECD BACK,MR SHAKEEL A QURESHI
34597	FA/1976/2011	09/04/2018	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	CHAMPABEN WD/O BALVANTBHAI NAYAKA,BHARATBHAI BALVANTBHAI NAYAKA,JASWANTBHAI BALVANTBHAI NAYAKA,SHARADABEN BALVANTBHAI NAYAKA,BHIMSINH BALVANTBHAI NAYAKA,MINOR DALPATSINH BALVANTBHAI NAYAKA, THROUGH CHAMPABEN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	RULE NOT RECD BACK,RULE SERVED,MRS FALGUNI D PATEL,MR VIPIN H PANDYA
34598	FA/1977/2011	09/04/2018	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	MAJANBHAI KALIYABHAI HARIJAN,DAHIBEN MAJANBHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MRS FALGUNI D PATEL
34599	FA/1978/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	MANJANBHAI KALIYABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34600	FA/1979/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	MUKESHBHAI BABALBHAI HARIJAN,,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,,SHABBIR HUSSAIN CHANDA	
34601	FA/1980/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	BABALBHAI KALIYABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR.,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34602	FA/1981/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	KALIYABHAI CHUNIYABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34603	FA/1982/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	NISHABHAI KALIBHAI ALIAS BHALIBHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR.,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	

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34604	FA/1983/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	NANAKBHAI MAGANBHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34605	FA/1984/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	SOMABHAI NISHABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR.,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34606	FA/1985/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	SHIVA ALIAS SHEVAK NAYAKABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA,	
34607	FA/1986/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	MANILAL CHUNIYABHAI ALIAS CHUNILAL HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34608	FA/1987/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	KADABHAI UDALABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR.,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34609	FA/1988/2011	23/08/2011	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	KADIYABHAI CHAKABHAI HARIJAN,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	
34610	FA/1989/2011	09/04/2018	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	VESTIBEN WD/O SOMABHAI SURSINGHBHAI KOLI,SHANTABEN SOMABHAI KOLI,SAVITABEN SOMABHAI KOLI,MANJULABEN SOMABHAI KOLI,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	RULE SERVED,MRS FALGUNI D PATEL,MR VIPIN H PANDYA
34611	FA/1990/2011	09/04/2018	UNITED INDIA INSURANCE COMPANY LTD., THROUGH AUTHORISED,	(MR MAULIK J SHELAT)	KAIDBHAI FIROZALI VAHORA,KANUBHAI CHANDUBHAI RANA,GUJARAT STATE ROAD TRANSPORT COR.,KANUBHAI RAMABHAI RATHWA,SHABBIR HUSSAIN CHANDA	RULE SERVED,MRS FALGUNI D PATEL,MR VIPIN H PANDYA
34612	FA/1991/2011	10/08/2017	ISMAIL MOHAMMED FAKIRMOHAMMED SHAIKH,	MR AMIT C NANAVATI	BHADRESH M.MANIAR,THE NATIONAL INSURANCE CO.LTD	MR VIBHUTI NANAVATI, (MR PARESH M DARJI)
34613	FA/1992/2011	29/12/2011	ALKHABHAI RANABHAI PAGI,	MR R.K.MANSURI	RAMESHSINH SANDIPSINH RAJPUT,TARPANKUMAR RAMPRASAD SANDHIR,NATIONAL INSURANCE CO. LTD,KANTIJI RUPAJI DAMOR,SURESHBHAI AMBALAL PATEL,THE UNITED INDIA INSURANCE CO.LTD	
34614	FA/1993/2011	17/08/2011	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MS MAYA S DESAI	MADHUBHAI MAGANBHAI,	
34615	FA/1994/2011	15/03/2012	THE NEW INDIA ASSURANCE CO.LTD,	MS LILU K BHAYA	NURJAHA JORUBHA MALEK,,BISMILLABANU SHABBIR JORUBHA,MUKESHKUMAR KANJUIBHAI VASAVA,VIJAYKUMAR HASMUKHLAL SHAH,RAMKUMAR DURGA MISHRA,IFFCO TOKIYO GENERAL INSURANCECO.LTD.	RULE SERVED,MR AJAY R MEHTA,MR MTM HAKIM
34616	FA/1995/2011	17/04/2012	THE NEW INDIA ASSURANCE CO. LTD.,	MS MEGHA JANI	RAVINDRA PURSHOTTAM SENGHANI,RAMESH GANGARAM RAMANI,RANDHIR LAKHU CHAVDA	NOTICE NOT RECD BACK, (MR SANDEEP N BHATT)
34617	FA/1997/2011	30/08/2011	USHABEN BIPINCHANDRA AMIN,HARSHIT BIPINCHANDRA AMIN,AMIT BIPINCHANDRA AMIN,LALITABEN THAKORBHAI AMIN	MR CHIRAG B PATEL	ASHWINBHAI DEVJIBHAI JADAV,JASHBHAI BABUBHAI GARASIYA,UNITED INDIA INSURANCE CO LTD,MAVAJIBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34618	FA/1998/2011	13/06/2015	RAVJIBHAI KARSANBHAI PARMAR,	MR.HIREN M MODI	HASMUKHBHAI NATUBHAI PATEL,BHIKHBHAI RANCHHODBHAI PADHIYAR,BAJAJ ALLIANCE GENERAL INSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR BOMI H SETHNA
34619	FA/1999/2011	15/03/2012	THE ORIENTAL INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	BHARTIBEN VIJAYBHAI NAGORI,,VIJAYBHAI LILJIBHAI NAGORI,AMARSHI SAVJIBHAI KANANI(PATEL,MERABHAI BHURABHAI GALCHAR (RABARI)	RULE SERVED,MR.HIREN M MODI
34620	FA/2001/2011	09/01/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BACHITARSHING UJAGARSHING JASAL,JASWANTSHING JILAVARSINH BHARMA,PYARELAL TARSHIMLAL	RULE SERVED,(MR NIRZAR S DESAI)
34621	FA/2002/2011	28/12/2011	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RITABEN AMRUTBHAI TADVI APPEARING AS AGENT AMRUTBHAI RAMSING,HARSHADBHAI RAVAL, OWNER OF GUJARAT METAL & CHEMICAL CO.,OWNER OF GUJARAR METAL AND CHEMICAL CO. SHAILABEN TRIPATH,BAJA ALLIANCE G.I.CO.,ASHWINBHAI HIMATBHAI TADVI	RULE SERVED
34622	FA/2003/2011	28/12/2011	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MINOR SATISH THRU GUARDIAN AMRUTBHAI RAMSINGBHAI TADVI,HARSHADBHAI RAVAL, OWNER OF GUJARAT METAL & CHEMICAL CO.,OWNER OF GUJARAR METAL AND CHEMICAL CO. SHAILABEN TRIPATH,BAJA ALLIANCE G.I.CO.,ASHWINBHAI HIMATBHAI TADVI	RULE SERVED
34623	FA/2004/2011	15/03/2013	CHIRAG CO OP HO. LTD., THROUGH PRESIDENT, BILKISHBEN NOOR-,	MR ASHOK N PARMAR	CHAIRMAN / ADMINISTRATOR, GUJARAT HOUSING DEVELOPMENT BOARD,EXECUTIVE ENGINEER, GUJARAT HOUSING DEVELOPMENT BOARD	
34624	FA/2006/2011	16/02/2018	JIVANLAL N UTTAMCHANDANI,	MR.HIREN M MODI	LALMANISINGH RAJBALISINGH,CHUNILAL KESHAVLAL TELI(DELETED)	DELETED,MR SHAILESH C SHARMA
34625	FA/2008/2011	26/09/2011	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	MINOR GAURI SANJIV ARORA,ASHOK BRIJ ARORA,ANURADHA ASHOK ARORA,M/S SIROK ENTERPRISES	
34626	FA/2010/2011	05/12/2011	TRISTAR REMEDIES PRIVATE LIMITED,	MR KUNJAL D PANDYA	M/S KOTHARI DISTRIBUTORS,	NOTICE SERVED BY DS,MR HN BRAHMBHATT
34627	FA/2011/2011	12/08/2011	ORIENTAL INSURANCE CO LTD.,	MR ANAL S SHAH	CHANDRAKANT @ PINTU DANABHAI VANKAR,ARVINDBHAI GORDHANBHAI THAKOR,RAKESH JAGDISHKUMAR PATEL	
34628	FA/2012/2011	13/06/2017	ORIENTAL INSURANCE CO.,	MR DAKSHESH MEHTA	NARANBHAI BHALUBHAI JARIA,MANIBHAI VISHRAM NARSINGHANI,,THE NEW INDIA INSURANCE CO.,DEVDANBHAI KARSHANBHAI BORIYA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR TUSHAR L SHETH
34629	FA/2015/2011	28/12/2011	ORIENTAL INSURANCE CO. LEGAL DEPARTMENT,,	MR DAKSHESH MEHTA	BHARATSINH KUNVARSINH MAKWANA,,MEMON JAHIDBHAI ISMAILBHAI,MAGANBHAI ALKHABHAI PARMAR,RELIANCE GENERAL INSURANCE CO.,KUNVARSINH JETHUSINH MAKWANA	RULE SERVED
34630	FA/2016/2011	08/05/2012	MITALKUMAT BHARATBHAI KOTHARI,SMITABEN VIRENDRABHAI SHAH,HIRALBEN KISHORBHAI DADIYA,,VINUBHAI TARACHAND SHAH,CHIMANLAL JAICHANDBHAI BHAVSAR,ANILBHAI NANUBHAI SOMANI,	MR JA ADESHRA	JINDASBHAI PREMCHANDBHAI SHAH,NARENDRABHAI VADILAL VELANI,MANSUKHLAL BHURABHAI JAIN,SURESHCHANDRA NAROTAMDAS DOSHI,,NAGINDAS SHIVLAL TALSANIYA,KIRTIKUMAR CHUNILAL SANGHAVI,	RULE SERVED,UNSERVED EXPIRED (R),MR GAURANG H BHATT
34631	FA/2017/2011	29/02/2012	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	HEIRS & L/R OF DECEASED BALUBHAI GOVINDBHAI,GOVINDBHAI,VIMLABEN GOVENDBHAI THUMMER (MOTHER OF DECEASED),HAMABHAI BACHUBHAI KHUMAN,THE NEW INDIA ASSURANCE CO,HAREDRAKUMAR RATILAL THAKKAR	NOTICE SERVED,RULE SERVED,MR SHAKEEL A QURESHI,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34632	FA/2018/2011	03/04/2013	ROYAL SUNDARAM ALLIANCE INSURANCE CO.,	NOTICE NOT RECD BACK,MR DAKSHESH MEHTA	ACHRABHAI @ KACHRABHAI MOTIBHAI PRAJAPATI,,AMITKUMAR BIPINCHANDRA VANZARA(CHRISTIAN),THE NEW INDIA ASSURANCE CO.,AMBALAL RAMJIBHAI PATEL,BHAGWANBHAI KHATUMAL DHOLANI	NOTICE NOT RECD BACK,NOTICE SERVED,RULE SERVED,MR PALAK H THAKKAR
34633	FA/2020/2011	29/11/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	RANJANBEN @ RINAGAURI JITENDRATANNA,HEMANGI JITENDRA TANNA (MINOR)THRO' RANJANBEN @ RINAGAURI,KUNAL JITENDRA TANNA (MINOR) THRO' RANJANBEN @ RINAGAURI,BHAGWANJI TULSIDAS TANNA,PRABHABEN BHAGWANJI TANNA,PRABHUDAS RAMDAS BAVAJI - DELETED,NITINKUMAR BHAGWANJI TANNA,N M SAVALIA,ORIENTAL INSURANCE CO.LTD	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MS KARUNA V RAHEVAR,MR BH SOLANKI
34634	FA/2021/2011	29/11/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	IDRISH GAFARBHAI LULANIYA,PRABHUDAS RAMDAS BAVAJI,DRIVER NITINKUMAR BHAGWANJI TANNA,N. M. SAVALIA,,THE ORIENTAL INSURANCE CO.LTD	ABATED,RULE SERVED,REFUSED SERVED (R)(70),MR HARSHAD K PATEL,MS KARUNA V RAHEVAR
34635	FA/2024/2011	13/07/2017	BHURIBEN CHENABHAI BAMANIYA,KANUBHAI CHENABHAI BAMANIYA,MANUBHAI CHENABHAI BAMANIYA,MANGIBEN CHENABHAI BAMANIYA,RAMESHBHAI CHENABHAI BAMANIYA,PRATAPBHAI CHENABHAI BAMANIYA,GAVARABHAI CHENABHAI BAMANIYA	MR ARPIT A KAPADIA	SHAKARABHAI GALABHAI MOHANIYA,SUKRAM KESHARBHAI BHURIYA,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
34636	FA/2025/2011	23/08/2011	DEVRAJ RAMKUMAR AGRAWAL, PROPRIETOR OF AGRAWAL INVESTMENT &,	MR.HIREN M MODI	PRAVINCHANDRA J PATEL,KUSUMBEN PRAVINCHANDRA PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,(MR HASMUKH THAKKER),MR ARPIT P PATEL
34637	FA/2026/2011	01/07/2011	EXECUTIVE ENGINEER, D N KULKARNI (AT PRESENT),	MR ASIT B JOSHI	NARANBHAI BACHUBHAI,KARAMSHIBHAI VASHRAMBHAI GORASIA,ORIENTAL INSURANCE COMPANY LTD	,(MR SN SINHA)
34638	FA/2027/2011	20/06/2017	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	SURESH NANJIBHAI AGECHANYA,BABUBHAI PETHABHAI RABARI KARKATA,SURESH KARNABHAI RAGEYA	RULE SERVED,MR Y J PATEL
34639	FA/2031/2011	15/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	HEIRS OF DECEASED VINUBHAI @ VINODBHAI MAHIJIBHAI PARMAR,UJANBEN MAHIJIBHAI PARMAR HEIRS & L.RS.OF DECD.RES.NO.2.,ANITABEN VINODBHAI PARMAR,KANTABEN MAHIJIBHAI PARMAR,KANTABEN MAHIJIBHAI PARMAR,DIVISIONAL CONTROLLER,SODHA MOTIBHAI SHANABHAI	,RULE SERVED,MRS VASAVDATTA BHATT,MR.HIREN M MODI
34640	FA/2032/2011	27/03/2019	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NAZIR AHEMAD KADARSHA,PRAHLADBHAI CHHANABHAI RAVAL,SAILESHBHAI BALDEVJI THAKOR,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,ALPESHBHAI DINESHCHANDRA DARJI	RULE SERVED,MR JM BAROT,MR SHALIN N MEHTA
34641	FA/2033/2011	01/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH MANSINH KHER,	
34642	FA/2037/2011	01/02/2018	RELIANCE GENERAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	BHARATBHAI BABARBHAI RABARI,BHARATBHAI BABARBHAI RABARI,LEGAL HEIRS OF DECEASED PRAVINBHAI MANSINHBHAI AMALIYAR,RAMILABEN MANSINGBHAI AMALIYAR	RULE SERVED,MR BIPIN BHATT
34643	FA/2038/2011	26/03/2018	MANSUKHBHAI BAVANJIBHAI GEVARIYA,	MR.HIREN M MODI	THOBHANBHAI AMRABHAI MEWADA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
34644	FA/2039/2011	26/03/2018	GOBARBHAI APUBHAI VIRADIA,	MR.HIREN M MODI	THOBHANBHAI AMRABHAI MEWADA,UNITED INDIA INSURANCE CO.LTD	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34645	FA/2042/2011	05/08/2013	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI TAPUBHAI SINCE DIED HIS LEGAL HEIRS,JAYABEN BABABHAI KHACHAR WIFE,RAVIRAJBHAI BABABHAI KHACHAR DAUGHTER,ILABEN BABABHAI KHACHAAR DAUGHTER,YURAJBHAI BABABHAI KHACHAR SON	,RULE SERVED,MR NITIN M AMIN
34646	FA/2044/2011	20/07/2011	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DHANJIBHAI BECHARJI OD,HEIRS OF PIRUBHAI @ PIRMAHAMAD SHEIKH,MUMTAJBANU PIRUBHAI @ PIRMAHAMAD SHEIKH,SABIR PIRUBHAI @ PIRMAHAMAD SHEIKH,SAKIR PIRUBHAI @ PIRMAHAMAD SHEIKH,NAZIR PIRUBHAI @ PIRMAHAMAD SHEIKH,SAJID PIRUBHAI @ PIRMAHAMAD SHEIKH	
34647	FA/2046/2011	26/07/2011	MANISH RAMESHCHANDRA DAVE (SINCE DECEASED),DAVE RAMESHCHANDRA GIRJASHANKER,DAVE PRAVINABEN W/O RAMESHCHANDRA GIRJASHANKER	MR SP MAJMUDAR,MR P P MAJMUDAR	SHEKH YUSUFBHAI BASMILLAKHAN,PANNABEN CHANDUBHAI SHAH,KAMLESHKUMAR RASIKLAL MEHTA,NATIONAL INSURANCE COMPANY LTD	,MR SUNIL B PARIKH
34648	FA/2047/2011	17/11/2011	PRAKASHBHAI DITABHAI PATEL,DURGABEN PRAKASHBHAI PATEL	MR.HIREN M MODI	JAYANTIBHAI JAMUBHAI RATHOD,SHASHIKANT CHANDUBHAI JARIVALA,NEW INDIA ASSURANCE CO LTD,JASHVANTBHAI BHARATBHAI MORKAR,NEW INDIA ASSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
34649	FA/2048/2011	25/01/2018	JYOTIBEN YOGESHKUMAR PATEL,DIPTIBEN YOGESHKUMAR PATEL,MINOR BINABEN YOGESHKUMAR PATEL, THROUGH JYOTIBEN YOGESH,MINOR JIGAR YOGESHKUMAR PATEL, THROUGH JYOTIBEN YOGESHKUMAR,RAMANBEN DITABHAI PATEL	MR.HIREN M MODI	JAYANTIBHAI JAMUBHAI RATHOD,SHASHIKANT CHANDUBHAI JARIVALA,NEW INDIA ASSURANCE CO LTD,JASHVANTBHAI BHARATBHAI MORKAR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR MANAN A SHAH
34650	FA/2049/2011	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJENDRAKUMAR HARJIVANDAS,	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI
34651	FA/2050/2011	05/07/2017	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJESHBHAI RAMANLAL PATEL,MANJULABEN MAFATBHAI PATEL,KOKILABEN INDRAVADAN PATEL,MANJULABEN JAYANTIBHAI THAKKAR,MADHUSEN ARVINDBAHI THAKKAR (SINCE DECD.),ARVINDBHAI MANJIBHAI THAKKAR,ANKIT ARVINDBHAI THAKKAR,NARMADABEN GOPALBHAI PATEL,MANIBEN MOTIBHAI PATEL,RAJSHRIBEN RAMANBHAI PATEL	,SERVED BY AFFIX. (R), (MR A J PATEL)
34652	FA/2056/2011	08/07/2015	VINABEN KIRITBHAI PAREKH, D/O BHAISHANKARBHAI BECHARDAS,	MR AFTABHUSEN ANSARI	KIRITBHAI TRIBHOVANDAS PAREKH,	MR ASHISH M DAGLI
34653	FA/2057/2011	02/08/2011	KHEDUT SAHAKARI KHAND UDYOG MANDALI, PANDAVI,	MR MK VAKHARIA	THE REGISTRAR,UKAI PRADESH SAHAKARI KHAND UDYOG MANDALI LTD.	,MR KEYUR A VYAS
34654	FA/2061/2011	27/06/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	ALPESHBHAI DINESHCHANDRA DARJI,NAZIR AHEMAD KADARSHA,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,PRAHLADBHAI CHHANABHAI RAVAL,SHAILESHBHAI BALDEVJI THAKOR	,RULE SERVED,MR JM BAROT,MR VIBHUTI NANAVATI
34655	FA/2063/2011	07/07/2011	INDO COMPUTECH SOFTWARE HARDWARE SYSTEMS LIMITED,RAGESH SHAH, CHAIRMAN MANAGING DIRECTOR, ICSMS LTD.,HEMA RAGESH SHAH, DIRECTOR, ICSMS LTD.	MS RUPAL K THAKORE	GUJARAT NARMADA VALLEY FERTILIZERS CO LTD,	
34656	FA/2066/2011	22/06/2017	ILABEN MAHESHBHAI GOHAL,BHAVESH MAHESHBHAI GOHAL,SHARDABEN BHAILALBHAI GOHAL	MR.HIREN M MODI	BHIKHABHAI SHANKARBHAI BARIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
34657	FA/2067/2011	05/05/2017	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE: 1, MIDDLETON,	MR SUNIL B PARIKH	HEIRS OF DECEASED GOVIND LIMBA, KIRITBHAI GOVINDBHAI,CHIMANBHAI GOVINDBHAI,JIGNASHABEN GOVINDBHAI,JANUBEN GOVINDBHAI,RAMJI GIGA,KESHAVLAL KUVARJIBHAI @ KURJIBHAI	RULE SERVED,MR PREMAL R JOSHI,MR VIRAL V DAVE
34658	FA/2071/2011	27/07/2011	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	JASHWANT RAISING,	

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34659	FA/2072/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	BABUBHAI JENABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34660	FA/2073/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	DHARMABHAI GANGABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34661	FA/2074/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	PITHABHAI NANABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34662	FA/2075/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	GALIBEN VIRABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34663	FA/2076/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	ANADABHAI RAMABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34664	FA/2077/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MAKNABHAI KESHABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34665	FA/2078/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	BABUBHAI FATAABHAI ANGARI,BABUBHAI JETHABHAI ANGARI,KIKLABHAI BABLABHAI SOLANKI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD	
34666	FA/2079/2011	02/09/2011	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	BABUBHAI JETHABHAI ANGARI,MEHULKUMAR RAMESHCHANDRA RAVAL,NEW INDIA ASSURANCE CO LTD,KILABHAI BABLABHAI SOLANKI	
34667	FA/2085/2011	25/01/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEGAL HEIRS OF HARISHBHAI KANTILAL, PATEL KANTILAL MATHURDAS,KUSUMBEN KANTILAL PATEL,SHILPA HARISHBHAI PATEL,THAKOR SHAKRAJI NENAJI,VANABHAI CHHODHABHAI BHARWAD,NEW INDIA ASSURANCE CO,PARIKH HASMUKH MANIAR	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SHALIN N MEHTA
34668	FA/2088/2011	09/09/2017	PASCHIM GUJARAT VIJ CO LTD.,	MR DIPAK R DAVE	PRESIDENT,CHALALA NAGARPALIKA	RULE SERVED,MR GM JOSHI
34669	FA/2089/2011	15/03/2012	IFFCO-TOKIO GEN INS CO LTD,	MR AJAY R MEHTA	HEIRS & LEGAL REPRESENTATIVE OF DECEASED MINOR ABHISHEK,PRAKASH DEVJIBHAI MALI	RULE SERVED,MR.HIREN M MODI
34670	FA/2090/2011	19/11/2014	DEVAYANI BAVCHANDBHAI PATEL @ DEVAYANI BHAGVATPRASAD JANI,	MR VISHWAS S DAVE	STATE OF GUJARAT,	
34671	FA/2091/2011	17/02/2012	LOPABEN SAUMILBHAI BHAVNAGARI,	MR BHARAT B SHAH,MR.HIREN M MODI	SANDIP SURYAKANT SHAH,UNITED INDIA INSURANCE CO LTD	RULE SERVED BY DS,MR VIBHUTI NANAVATI
34672	FA/2093/2011	24/08/2015	DINESH KANJIBHAI BODAR,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER
34673	FA/2094/2011	24/08/2015	BHIKHABHAI NAGJIBHAI BODAR,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34674	FA/2095/2011	24/08/2015	NARSIBHAI NAGJIBHAI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34675	FA/2096/2011	24/08/2015	MANJIBHAI RANABHAI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34676	FA/2097/2011	24/08/2015	KESHUBHAI BECHARBHAI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34677	FA/2098/2011	24/08/2015	BHIKHABHAI GORDHANBHAI HEIR OF GORDHANBHAI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34678	FA/2099/2011	24/08/2015	RAGHAVBHAI MULJIBHAI WAGHASIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34679	FA/2100/2011	24/08/2015	DIPAKBHAI GORDHANBHAI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34680	FA/2101/2011	24/08/2015	VALJIBHAI KESHUBHAI CHOTHANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34681	FA/2102/2011	24/08/2015	PURUSHOTTAMBHAI RANCHHODBHAI RAMANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34682	FA/2103/2011	24/08/2015	JAYANTIBHAI RANCHHODBHAI RAMANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34683	FA/2104/2011	24/08/2015	JAYSUKHBHAI VALLABHBHAI SAVALIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34684	FA/2105/2011	24/08/2015	DILIPBHAI VALLABHBHAI SAVALIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34685	FA/2106/2011	24/08/2015	MANSUKHBHAI VALLABHBHAI SAVALIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34686	FA/2107/2011	24/08/2015	MAVJIBHAI VALLABHBHAI SAVALIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34687	FA/2108/2011	24/08/2015	MADHUBHAI RANABHAI TADHANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34688	FA/2109/2011	24/08/2015	GIRDHARBHAI RANABHAI TADHANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34689	FA/2110/2011	24/08/2015	VALLABHBHAI NARSIBHAI RAMANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34690	FA/2111/2011	24/08/2015	DHIRAJBHAI KHIMABHAI VAGHASIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	
34691	FA/2112/2011	24/08/2015	MANSUKHBHAI KHIMABHAI VAGHASIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER, PROJECT CONSTRUCTION PART - I,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER
34692	FA/2115/2011	02/04/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	BHILUBHAI HARSHADBHAI RATHAVA,AMARSING LALLUBHAI RATHAVA,KADUBHAI NARSINGBHAI RATHAVA,UJALIBEN KADUBHAI RATHAVA	RULE SERVED,RULE UNSERVED

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34693	FA/2116/2011	27/02/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., SURAT,	MR VIBHUTI NANAVATI	GAJANAND RAMDAS KOLTE,CHAITALIBEN WD/O GAJENDRA KASHINATH THAKRE,KASHINATH T THAKRE,HIRABEN KASHINATH THAKRE,TUSHAR GAJENDRA KASHINATH THAKRE, MINOR, THROUGH CHAITALIBEN	RULE SERVED,MR.HIREN M MODI
34694	FA/2119/2011	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI RAMJIBHAI VAKIL,	RULE SERVED,MR MM SAIYED
34695	FA/2120/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI GOVINDBHAI PATEL,	RULE SERVED,MR MM SAIYED
34696	FA/2121/2011	04/12/2018	ALKABEN D/O POPATLAL MEHTA & W/O YAUVANKUMAR HASMUKHRAI DAVE,	MR SHAKEEL A QURESHI	YAUVANKUMAR HASMUKHRAI DAVE,	NOTICE UNSERVED,(MR BP MUNSHI)
34697	FA/2122/2011	25/08/2011	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	PRATAPBHAI GEMALSING JADHAV,NOORMOHMMAD DAHYABHAI,ISMILEBHAI I GANDHI	
34698	FA/2124/2011	02/08/2011	ICICI LOMBARD GENERAL INSURANCE CO LTD., THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	GOVINDBHAI CHHAGANBHAI RUDATLA,PRAVINBHAI SAVJIBHAI RANVA	
34699	FA/2125/2011	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD., THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	CHHELABHAI JERAMBHAI TOLIA,RAVI RAMNIKBHAI KARELIA	RULE SERVED
34700	FA/2126/2011	13/07/2019	ICICI LOMBARD GENERAL INSURANCE CO LTD., THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	BHARATBHAI KALUBHAI BORICAH,LEGAL HEIRS OF DECEASED BHIKHUBHAI @ BHIKHALAL DEVSHIBHAI,MINOR SHILPA BHIKHUBHAI PIPALIA,MINOR BINABEN BHIKHUBHAI PIPALIA,MINOR HINABEN BHIKHUBHAI PIPALIA,MINOR JAYDIP BHIKHUBHAI PIPALIA,MINOR SANDIP BHIKHUBHAI PIPALIA,MINOR PRADIP BHIKHUBHAI PIPALIA,MINOR VISHAL BHIKHUBHAI PIPALIA	RULE SERVED
34701	FA/2128/2011	12/11/2016	NEW INDIA ASSURANCE COMPANY LTD,NEW INDIA ASSURANCE COMPANY LTD	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECEASED RAVIRAJSINH PRAVINSINH JADEJA,,PRAVINSINH VAJUBHA JADEJA,JYOTIBA PRAVINSINH JADEJA,JASHVANT BACHUBHAI BHIMANI,BACHUBHAI MITHABHAI PATEL,DINESHKUMAR H MEHTA	RULE SERVED,MR HARSHAD K PATEL,MR SUNIL L MEHTA
34702	FA/2129/2011	25/11/2011	KANCHANBHAI DHANABHAI VASAVA,	MR AMIT N CHAUDHARY	AYUBKHAN MAHMMADKHAN PATHAN,BAJAJ ALLIANZE GEN. INS. CO.	
34703	FA/2130/2011	12/12/2011	VENABHAI SHAKURABHAI DUNGHAICHA,	MR AMIT N CHAUDHARY	GOPALBHAI AMICHANDBHAI PANCHAL,NEW INDIA INSURANCE LTD.,PUNMABHAI NAGHAJIBHAI,DURGASHANKAR BHAVARLAL VASHU	
34704	FA/2131/2011	11/04/2012	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	BIPINCHANDRA PRABHUDAS PATEL,	
34705	FA/2137/2011	15/03/2012	IFFCO-TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	LEGAL HEIRS OF DECEASED SANDIPKUMAR RAMESHBHAI, PRAJAPATI,PRAJAPATI VIRALBEN SANDIPBHAI,MINOR VEDANT THROUGH GUARDIAN VIRALBEN SANDIPKUMAR PRAJAPATI,PRAJAPATI RAMESHBHAI MAGANBHAI	RULE NOT RECD BACK,RULE SERVED,MR AKHTAR N MALEK
34706	FA/2138/2011	24/07/2015	IFFCO-TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	MANOJBHAI RAMESHBHAI RAVAL, THROUGH GUARDIAN & FATHER,SHIVKUMAR KHODABHAI KHACHAR,RAMESHBHAI POPATBHAI JAPADIYA	RULE SERVED,(MR SUNIL C PATEL),MR ANKUR Y OZA
34707	FA/2140/2011	29/07/2013	NATIONAL INSURANCE COMPANY LTD., AHMEDABAD,	MR VIBHUTI NANAVATI	RAMESHVAR SURAJPAL MODI,CHANDRAKANT GOPICHAND PATIL	SERVED BY AFFIX. (R),MR.HIREN M MODI
34708	FA/2141/2011	12/06/2012	OMPRAKASH R SHAH,	MR YN RAVANI	KARANBHAI ARJANBHAI RABARI,JUMMA ISMILE JETHVA GHANCHI,PARBATBHAI VIRABHAI CHAWHAN,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34709	FA/2142/2011	12/06/2012	OMPRAKASH R SHAH,	MR YN RAVANI	PUNIBEN KARANBHAI RABARI,JUMMA ISMILE JETHVA GHANCHI,PARBATBHAI VIRABHAI CHAWHAN,NEW INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED
34710	FA/2143/2011	12/06/2012	OMPRAKASH R SHAH,	MR YN RAVANI	HEIRS OF DECEASED PURIBEN W/O BHOJA LAKHMAN SOLANKI,BHOJA LAKHMAN SOLANKI,MINOR HARSHABEN BHOJABHAI LAKHMANBHAI,JUMMA ISMILE JETHVA GHANCHI,PARBATBHAI VIRABHAI CHAWHAN,NEW INDIA INSURANCE CO LTD	,RULE NOT RECD BACK,RULE SERVED
34711	FA/2144/2011	12/06/2012	OMPRAKASH R SHAH,	MR YN RAVANI	HEIRS OF DECEASED MERAMAN S/O BHOJA LAKHMAN SOLANKI,BHOJA LAKHMAN SOLANKI,MINOR HARSHA BHOJABHAI LAKHMANBHAI,JUMMA ISMILE JETHVA GHANCHI,PARBATBHAI VIRABHAI CHAWHAN,NEW INDIA INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
34712	FA/2145/2011	12/06/2012	OMPRAKASH R SHAH,	MR YN RAVANI	HEIRS OF DECEASED RANJITBHAI BARAD,RAJABHAI ARJANBHAI BARAD,MANIBEN RAJABHAI BARAD,JUMMA ISMILE JETHVA GHANCHI,PARBATBHAI VIRABHAI CHAWHAN,NEW INDIA INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
34713	FA/2146/2011	23/02/2017	LEGAL HEIRS OF JAYANTILAL KANTILAL GANDHI, VIMLABEN WD/O,JIGNESHKUMAR JAYANTILAL GANDHI,UMANG JAYANTILAL GANDHI	MR MTM HAKIM	AJITSINH PRUTHVISINH HADA,BAROT DIPAKKUMAR AMRUTLAL,NATIONAL INSURANCE CO LTD	,(MR MAULIK J SHELAT)
34714	FA/2149/2011	29/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	GOVANBHAI KUTHABHAI DHODI,MINABEN GOVANBHAI DHODI,JAIKUMAR HIRALAL YADAV,ANNU OMPRAKASH SHARMA	RULE SERVED
34715	FA/2153/2011	28/09/2011	GUJARAT WATER SUPPLY AND SEWAGE BOARD THROUGH,	MR RITURAJ M MEENA	RAYBHA UTHABHA KER SINCE DECD. THROUGH HEIRS,PALIBEN RAYBHA KER,DAYBEN RAYBHA KER,JASIBEN RAYBHA KER,RAJUBEN RAYBHA KER,RAMBHA RAYBHA MER,PURIBEN RAYBHA KER,SAVITABEN RAYBHA KER,BHAVANI TRANSPORT PROPRIETOR,UNITED INDIA INSURANCE CO	
34716	FA/2155/2011	13/03/2013	VALLABHBHAI JERAMBHAI VANANI,	LAW VERDICT	VITHTHALBHAI JADAVBHAI MANGUKIYA,SURESHBHAI VITHTHALBHAI MANGUKIYA,MANOJKUMAR KANTILAL SHAH,RUTURAJSINH JAGDISHSINH CHUDASAMA	
34717	FA/2156/2011	23/11/2013	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGHJI RANGUJI THAKORE DECEASED,MANIBEN MANSANGJI WD/O. MANSANGJI RAGHUJI THAKORE,JADIBEN MANSANGHJI THAKORE	,RULE SERVED,MR AV PRAJAPATI
34718	FA/2157/2011	12/12/2015	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHEMARJI CHEHAJI THAKORE,JYOTSNABEN GHEMRAJI THAKORE	,RULE SERVED,MR AV PRAJAPATI
34719	FA/2158/2011	12/11/2016	SPL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANKHABHAI NATHUBHAI RABARI ON BEHALF OF KRUSHNA GOPALAK,OGHARBHAI NATTHUBHAI ON BEHALFOF KRUSHNA GOPALAK MANDALI	,RULE SERVED
34720	FA/2166/2011	19/10/2011	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KALUBHAI GANDABHAI,RAGHSURABHAI KARSANBHAI MAHIDA (HARIJAN),RAMESHBHAI RAMABHAI VARU (AAHIR)	
34721	FA/2167/2011	19/10/2011	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BIJALBHAI ARJANBHAI,RAGHSURABHAI KARSANBHAI MAHIDA (HARIJAN),RAMESHBHAI RAMABHAI VARU (AAHIR)	
34722	FA/2168/2011	19/10/2011	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JIVANBHAI CHOTHABHAI,RAGHSURABHAI KARSANBHAI MAHIDA (HARIJAN),RAMESHBHAI RAMABHAI VARU (AAHIR)	
34723	FA/2171/2011	29/02/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PARASBHAI (MINOR) MANSUKHBHAI RAMANI, (THROUGH HIS FATHER,KESHUBHAI RAMJIBHAI RAMANI,VELJIBHAI GAJIBHAI MAKWANA	RULE SERVED,MR HARESH H PATEL
34724	FA/2174/2011	04/07/2018	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	ASHABEN DARSHANSINH VAGHELA,NAYANBHAI MOHANBHAI VAGHELA,ZAKIRHUSEN ABDUL KHALIL SHAIKH (DELETED),MOHMED YUNUS NOORMOHMED KURESHI	,RULE SERVED,MR MTM HAKIM

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34725	FA/2175/2011	17/01/2012	VIKRAMBHAI AMBALAL THAKOR,	MR.HIREN M MODI	SAKIL AHMAD SALAUDIN SAIYED,DINESHBHAI VITHALBHAI PATEL,UNITED INDIA INSURANCE CO LTD,AMBALAL POONAMBHAI CHAUHAN,NATIONAL INSURANCE CO LTD	
34726	FA/2176/2011	23/12/2011	RESHMABEN AMBALAL THAKOR,	MR.HIREN M MODI	SAKIL AHMAD SALAUDIN SAIYED,DINESHBHAI VITHALBHAI PATEL,UNITED INDIA INSURANCE CO LTD,AMBALAL POONAMBHAI CHAUHAN,NATIONAL INSURANCE CO LTD	
34727	FA/2182/2011	08/06/2017	VERSHIBHAI PACAHN SOLANKI,	(MR SANDEEP N BHATT)	HIRABHAI JIVABHAI AYAR,RAMJIBHAI HIRABHAI VARCHAND,UNITED INDIA INSURANCE CO	NOTICE SERVED,MS HINA DESAI
34728	FA/2183/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSINH RANCHHODSINH,	UNSERVED EXPIRED (R),MR KM SHETH
34729	FA/2184/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF MAHENDRASINH KESARISINH, VASANTBEN WD/O MAHENDRASINH,	RULE SERVED,MR KM SHETH
34730	FA/2185/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF HATHISANG HIMATSANG, VIJAYSINH HATHISANG,	RULE SERVED,MR KM SHETH
34731	FA/2186/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILBHAI CHHATABHAI,	RULE SERVED,MR KM SHETH
34732	FA/2189/2011	07/12/2011	VIKRAMBHAI AMBALAL BHATT,AMBALAL MULJIBHAI BHATT	MR MTM HAKIM	FARZANABANU @ FIROZBEN SAUKATBHAI PARMAR,MAHENDRABHAI VIRJIBHAI MOCHI,NEW INDIA ASSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR SUNIL B PARIKH
34733	FA/2190/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSANG BHAGWANSANG,	RULE SERVED,MR KM SHETH
34734	FA/2191/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSINH MADHAVSINH RATHOD,	RULE SERVED,MR KM SHETH
34735	FA/2192/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI LALABHAI DECEASED,KANTABEN W/O GOPALDAS,CHANCHALBEN W/O MAFATLAL C/O. SURVODAY VIBHAG NO.3,LEELABEN W/O NAVEENBHAI,SANTOKBEN W/O BALDEVBHAI,CHAMPABEN W/O SHAMBHUBHAI,MADHUBEN W/O KANUBHAI,BHIKHABHAI DAHYABHAI,INDIRABEN W/O VISHNUBHAI	
34736	FA/2193/2011	27/07/2011	STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA WRWS &,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL RAMJIBHAI JETHABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
34737	FA/2194/2011	27/07/2011	STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA WRWS &,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL HIRABHAI JOITABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
34738	FA/2195/2011	27/07/2011	STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA WRWS &,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL NARANBHAI JOITABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
34739	FA/2196/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATWARBHAI AMBALAL PATEL DECEASED,KAPEELABEN WD/O DECD. NATWARBHAI PATEL.,ASHOKBHAI NATWARBHAI,MUKESHBHAI NATWARBHAI,KUSUMBEN W/O VEERCHANDLAL	
34740	FA/2197/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI KAKUDAS DECEASED,SHAKRIBEN WD/O.DECD.MANGALBHAIKAKUDAS,PANKAJBHAI MANGALBHAI,PRAVINBHAI MANGALBHAI,ISHWARBHAI KAKUDAS DECEASED.,KAPEELABEN WD/O. ISHWARBHAI KAKUDAS,REKHABEN ISHWARBHAI,NILESHBHAI ISHWARBHAI,DHARMESHBHAI ISHWARBHAI	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34741	FA/2198/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN VITHTHALDAS,BALDEVBHAI JIVIBEN VITHTHALDAS,JASHODABEN W/O. VAASUBHAI FULECHA,BALDEVBHAI VITTHALDAS,JASHODABEN VITTHALDAS	,MR YATIN SONI
34742	FA/2199/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI NATTHUDAS PATEL,CHANCHALBEN WD/O. DECD.LALLU BHAI PATEL SINCE DECEASED,SHIBHAIDAS S/O.LALLUBHAI PATELSINCE DECEASED,SHAKRIBEN D/O.LALLUBHAI PATEL,PATEL MENABEN WD/O.SHIBHIDAS,PATEL BHIKHABHAI S/O.SHIBHIDAS,PATEL REJENDRAKUMAR S/O.SHIBHIDAS,PATEL CHANDRIKABEN D/O.SHIBHIDAS,MANILAL JOITARAM PATEL	,MR YATIN SONI
34743	FA/2200/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENDHAJI SARDARJI,LILABA WD/O.DECD SENDHAJI SARDARJI VAGHELA,RANJITSINH S/O.SENDHAJI VAGHELA,HANSABA D/O.SENDHAJI VAGHELA,SONABA D/O.SENDHAJI VAGHELA,AJITSINH S/O.SENDHAJI VAGHELA,AMRUTBEN D/O.SENDHAJI VAGHELA,SHIVUJI SARDARJI,UDIBA WD/O.DECD SHIVUJI SARDARJI VAGHELA,SAJANBA D/O.SHIVUJI VAGHELA,KAMLABEN D/O.SHIVUJI VAGHELA SINCE DECEASED,BHIKHAJI S/O.SHIVUJI VAGHELA	
34744	FA/2201/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMMATBHAI AMBALAL,GITABEN AMBALAL,JOITIBEN AMBALAL,HASMUKHBHAI AMBALAL,HIMMATBHAI AMBALAL,GITABEN AMBALAL,MANILAL JOITARAM	,MR YATIN SONI
34745	FA/2202/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSING KESHARSING GADHAVI,SURAJBEN WD/O.DECD.AMARSING GADHVI,SUBABEN AMARSING GADHVI,GHAMBHIRDAN AMARSING GADHVI,HEMUBEN AMARSING GADHVI,GEETABEN AMARSING GADHVI	
34746	FA/2203/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMTHIBEN WD/O MASANGJI HALAJI,THAKOR BALUBEN MASANGJI,BALUBEN MANSANGJI	
34747	FA/2204/2011	09/08/2011	PRAVINKUMAR KANTILAL SIDAPARA,BHAGAVANBHAI KESHAVJIBHAI SIDAPARA	MR VIJAY H NANGESH	M/S ENERCON (INDIA) LIMITED, MUMBAI,COLLECTOR, JAMNAGAR,MAMLATDAR, JAM-JODHAPUR,CIRCLE OFFICER,GOVT. OF GUJARAT,STATE THROUGH DISTRICT GOVT. PLEADER (DGP)	
34748	FA/2205/2011	09/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KOKILABEN NAGINBHAI DANTANI,RAJESH NAGINBHAI DANTANI,MINOR NARESH NAGINBHAI DANTANI, THROUGH KOKILABEN DANTANI,MINOR PINKI NAGINBHAI DANTANI, THROUGH KOKILABEN DANTANI,MINOR JIGAR NAGINBHAI DANTANI, THROUGH KOKILABEN DANTANI,MINOR MINABEN NAGINBHAI DANTANI, THROUGH KOKILABEN DANTANI,MINOR VISHNUBHAI NAGINBHAI DANTANI, THRO' KOKILABEN DANTANI,SHANTABEN VECHATBHAI DANTANI,,DARSHAN BALDEVBHAI PATEL AS PER CT ORDER 12.01.12,BALDEVBHAI SHIVRAMDAS PATEL AS PER CT'S ORDER 12.01.12,CHOLA MANDALAM M S GENERAL INSURANCE CO LTD,POPSING NAVALSING RAJPUT	DELETED,RULE SERVED,MR SANDIP C SHAH,MR.HIREN M MODI
34749	FA/2206/2011	12/08/2011	BABU PANDORAM KHILLARE,	LOPA M BHATT	UNION OF INDIA, OWNING & REPRESENTING WESTERN RAILWAY,	MR RAVI KARNAVAT
34750	FA/2207/2011	27/07/2011	LIMBDI MUNICIPALITY,CHIEF OFFICER	MR MINESH C DAVE	M/S UNION CONSTRUCTION CO, THROUGH ITS PARTNERS, KANUBHAI,KIRIT KUMAR PREMAJIBHAI PATEL,JASMIN KUMAR KANUBHAI PATEL,CHIRAG KUMAR KIRITBHAI PATEL,BHARAT KUMAR KANUBHAI PATEL	MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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34751	FA/2208/2011	29/08/2011	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHAVNABEN WD/O PRAVINBHAI PRAGJIBHAI PRAJAPATI,MINOR NIKUNJ P PRAJAPATI, BHAVNABEN,MINOR KUNJALBEN P PRAJAPATI, BHAVNABEN,PRAGJIBHAI RAMJIBHAI PRAJAPATI,GODAVARIBEN PRAGJIBHAI PRAJAPATI,MOHMAD NASIR MOHMAD JUMMA QURESHI,ASHOKBHAI AMBALAL THAKKAR,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	
34752	FA/2209/2011	27/07/2011	CHAIRMAN, GUJARAT URJA VIKAS NIGAM,EXECUTIVE ENGINEER,DEPUTY ENGINEER	MR MANISH K KAJI	RAMBHABEN DEVSHIBEN PARMAR,DAYABEN JAYANTIBHAI PARMAR,RAMJIBHAI JAYANTIBHAI PARMAR,DHANJIBHAI JAYANTIBHAI PARMAR,KESHAVJI JAYANTIBHAI PARMAR,PURSHOTTAMDAS RAMANI	,MR HASIT H JOSHI
34753	FA/2210/2011	16/08/2011	DEVANG INDRAVADAN JATELY,	MR RC SEJPAL,MS AMRITA AJMERA	RAJNIKANT PRANLAL PUROHIT,BHARTIBEN RAJNIKANT PUROHIT	,MR NILESH A PANDYA
34754	FA/2213/2011	30/07/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MAHESHBHAI RANCHHODBHAI VASAVA,SABBIRBHAI GULAMBHAI SHEIKH,MOHAMMED ARIF ABDUL KADAR SHEIKH	RULE SERVED,RULE SERVED BY DS
34755	FA/2214/2011	30/07/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JIRALBHAI NARSINHBHAI BHIL,SABBIRBHAI GULAMBHAI SHEIKH,MOHAMMED ARIF ABDUL KADAR SHEIKH	RULE SERVED,RULE SERVED BY DS
34756	FA/2215/2011	30/07/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	CHAMPABEN ARVINDBHAI BHIL,SABBIRBHAI GULAMBHAI SHEIKH,MOHAMMED ARIF ABDUL KADAR SHEIKH	RULE SERVED,RULE SERVED BY DS
34757	FA/2216/2011	30/07/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DARIYABEN JAYANTILAL BHIL,SABBIRBHAI GULAMBHAI SHEIKH,MOHAMMED ARIF ABDUL KADAR SHEIKH	RULE SERVED,RULE SERVED BY DS
34758	FA/2217/2011	07/05/2012	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BAROT NARENDRAKUMAR KANUBHAI @ KANAIYALAL,DRIVER OF CONTAINER NO HR-38-H-4953,OWNER OF CONTAINER NO HR-38-H-4953,INSURANCE COMPANY OF CONTAINER NO HR-38-H-4953,DRIVER OF LUXURY BUS NO GJ-08-U-9878, YAKUBBHAI,KAYUMBHAI MOKAJIPAR	,RULE SERVED
34759	FA/2218/2011	07/05/2012	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BAROT SHITALBEN NARENDRAKUMAR,DRIVER OF CONTAINER NO HR-38-H-4953,OWNER OF CONTAINER NO HR-38-H-4953,INSURANCE COMPANY OF CONTAINER NO HR-38-H-4953,DRIVER OF LUXURY BUS NO GJ-08-U-9878, YAKUBBHAI,KAYUMBHAI MOKAJIPAR	,RULE SERVED
34760	FA/2219/2011	10/07/2019	RANJITBHAI MANGUBHAI GILITWALA,	MR ASHISH M DAGLI	DAKSHIN GUJARAT VIJ CO,	RULE SERVED,(MR SN SINHA)
34761	FA/2221/2011	18/08/2011	PRADIPKUMAR MOHANLAL GANATRA,	MR ASHISH M DAGLI	.,	
34762	FA/2222/2011	01/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FARUQ HAJI ISAP,	
34763	FA/2223/2011	01/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI KHODABHAI,	
34764	FA/2226/2011	18/08/2011	MAHANT JANAKGIRI BHAGWANGIRI,	MR ASIT B JOSHI	JOINT CHARITY COMMISSIONER,GORDHANGIRI GURU RAVIGIRI	,MR YM THAKKAR
34765	FA/2227/2011	15/03/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	LEGAL HEIRS OF DECEASED NAJABHAI RAMBHAI, SUMRIBEN NAJABHAI,SONABEN RAMBHAI VAGH MOTHER OF DECEASED NAJABHAI RAMBHAI,MINOR SON BHARATBHAI NAJABHAI, THROUGH SUMRIBEN NAJABHAI,MINOR DAUGHTER LAXMIBEN NAJABHAI, THROUGH SUMRIBEN NAJABHAI,MINOR DAUGHTER KAMLIBEN NAJABHAI, THROUGH SUMRIBEN NAJABHAI,LEGAL HEIRS OF HARSUKHSINH @ HARUBHA ABHESINH, GALUBHA	RULE SERVED,MR SHAKEEL A QURESHI

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34766	FA/2229/2011	25/11/2011	LEGAL HEIRS OF DECEASED PRAKSHBA BHAGUSINH JALA, JALA BHAGU-,MINOR VISHNUBA BHAGUSINH	MR R.K.MANSURI	BHARATSINH RANJITSINH JALA,RANJITSINH JASHAVANTSINH JALA,RELIANCE GENERAL INSURANCE CO	NOTICE NOT RECD BACK,MR VIBHUTI NANAVATI
34767	FA/2230/2011	09/08/2011	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,,	MR SANDIP C SHAH	RANJANBEN RASIKBHAI PATEL,SMITABEN RASIKBHAI PATEL (MINOR), THROUGH RANJANBEN PATEL,JAYKUMAR RASIKBHAI PATEL (MINOR), THROUGH RANJANBEN PATEL,GODAVARIBEN HIRJIBHAI PATEL,DHARMENDRABHAI GHANSHYAMBHAI GOTHI	,MR MEHUL M MEHTA,MR HARSHAL M SHAH,MR. KANJIBHAI M BHUT
34768	FA/2232/2011	21/06/2017	NANDABEN MANUBHAI THAKOR,MUKESHKUMAR MANUBHAI THAKOR,SANJAYKUMAR MANUBHAI THAKOR,KANKUBEN DHAYABHAI THAKOR	MR.HIREN M MODI	RATANGIRI PRUTHVIGIRI GOSWAMI [DELETED],VIJAY LAKSHMI TRANSPORT COMPANY,UNITED INDIA INSURANCE CO LTD	,RULE UNSERVED,MR PALAK H THAKKAR
34769	FA/2233/2011	27/01/2012	BHAILALBHAI MEGHARAJJIBHAI PATEL,	MR BP GUPTA	SARDARBHAI MOTIBHAI PARMAR,MAHENDRABHAI SARDARBHAI PARMAR,RAMABHAI SARDARBHAI PARMAR,RAMESHBHAI SARDARBHAI PARMAR,BALWANTBHAI SARDARBHAI PARMAR,SHARDABEN SARDARBHAI PARMAR,DRIVER OF TRACTOR NO GJ-9-8090,ORIENTAL INSURANCE COMPANY LTD	,NOTICE SERVED,MR DAKSHESH MEHTA
34770	FA/2234/2011	26/09/2020	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECEASED AMBARAMBHAI GORDHANBHAI CHIHLA,,PARESH AMBARAM CHIHLA,ALPESH AMBARAM CHIHLA,MINOR GITABEN AMBARAM CHIHLA, THROUGH SUBALBEN AMBARAMBHAI,GORDHANBHAI JIVRAJBHAI CHIHLA,CHOTHIBEN GORDHANBHAI CHIHLA,SUDHIRKUMAR SUNDERSINH KOHLI,M/S GLOBE TRANSPORT CO PVT LTD,NEW INDIA ASSURANCE CO LTD [DELETED]	DELETED,SERVED BY GOVERNMENT GAZETTE,MR SIKANDER SAIYED,MR NASIR SAIYED
34771	FA/2235/2011	01/08/2011	PATEL KANTIBHAI BABABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34772	FA/2236/2011	01/08/2011	PATEL DINESHKUMAR ISHWARLAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34773	FA/2237/2011	01/08/2011	PATEL BABABHAI KHODABHAI,PATEL PRAHLADBHAI KHODIDAS,PATEL NATVARBHAI KHODIDAS,PATEL DASHRATHBHAI KHODIDAS,PATEL KARATBHAI KHODIDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34774	FA/2238/2011	01/08/2011	PATEL AMBARAMBHAI MOTIDAS, DECEASED THROUGH LEGAL HEIRS,PATEL MOTIBEN NARANBHAI,PATEL JAYANTIBHAI NARANBHAI,PATEL CHATURBHAI NARANBHAI,PATEL VIRAMBHAI NARANBHAI,PATEL SAVITABEN NARANBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34775	FA/2239/2011	01/08/2011	PATEL CHELADAS MOTIRAM,RANCHOODBHAI CHELDAS PATEL,AMRATBHAI CHELDAS PATEL,VASANTBHAI CHELDAS PATEL,VISHNUBHAI CHELDAS PATEL,BHIKHIBEN CHELDAS PATEL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34776	FA/2240/2011	01/08/2011	PATEL BHIKHABHAI KASHIRAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34777	FA/2241/2011	01/08/2011	PATEL PRAVINBHAI KASHIRAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34778	FA/2242/2011	01/08/2011	PATEL KANTIBHAI BABABHAI, ADMINISTRATOR & AS ADMINISTRATOR,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34779	FA/2243/2011	01/08/2011	PATEL RATILAL MANILAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34780	FA/2244/2011	01/08/2011	PATEL RAMESHBHAI MANILAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34781	FA/2245/2011	01/08/2011	PATEL KANTILAL MANILAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	
34782	FA/2246/2011	01/08/2011	PATEL RAMABHAI JIVIDAS, DECEASED THROUGH LEGAL HEIRS PATEL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM	

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34783	FA/2247/2011	06/05/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI MOTIBHAI PATEL,	RULE SERVED
34784	FA/2248/2011	06/05/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHCHANDRA SOMCHANDRA SHAH,	RULE SERVED
34785	FA/2251/2011	07/06/2017	PARAGIBEN JASWANTLAL SONI,	(MR PARESH M DARJI)	SIRAJ ABDULLAH MAFFAT,SULEMAN HAJI MUSA CHHUNGA @ KAKAA,ORIENTAL FIRE INSURANCE COMPANY	RULE SERVED,MR UM SHASTRI,MR VC THOMAS
34786	FA/2252/2011	18/10/2011	PRITI KARNIK SHAH,	MR JAL S. UNWALLA	KARNIK HARSHADBHAI SHAH,	RULE SERVED,MR JA ADESHRA
34787	FA/2253/2011	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHAVIKABEN BABUBHAI KANJIYA,BUTABHAI HAMIRBHAI GAMARA	RULE SERVED,(MR PARESH M DARJI),MR Y J PATEL
34788	FA/2254/2011	30/11/2017	ASHWINKUMAR KACHARABHAI PATEL,	MR VN BHAMARE,MR VIVEK V BHAMARE	HANSABEN W/O ASHVINKUMAR K PATEL D/O DAHYABHAI N PATEL,	(MR SAMIR J DAVE)
34789	FA/2260/2011	29/03/2012	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	LEGAL HEIRS OF DECEASED GULABHAI @ GULABBHAI CHHANABHAI,VALLABHBHAI CHHANABHAI BAVALIYA,MAHAMMADBHAI ABBASBHAI NAKVI,GULAMABBAS BADASAHEB NAKVI	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR.HIREN M MODI
34790	FA/2263/2011	18/08/2011	HUSAINBHAI ALIBHAI DAL,	MR RD DAVE	HAMIDABEN W/O HUSAINBHAI ALIBHAI,	
34791	FA/2264/2011	06/04/2015	VADODARA STOCK EXCHANGE LTD.,	MR ASHOK L SHAH	ALDRICH FINVEST LTD,	MR MAULIK G NANAVATI
34792	FA/2265/2011	29/02/2012	RELIANCE GENERAL INSURANCE CO LTD., MEHSANA. THROUGH ITS,	MR VIBHUTI NANAVATI	DANUJI BECHARJI THAKOR,	RULE SERVED
34793	FA/2266/2011	29/02/2012	RELIANCE GENERAL INSURANCE CO LTD., MEHSANA. THROUGH ITS,	MR VIBHUTI NANAVATI	DANUJI BECHARJI THAKOR,KIRTISINH JABAJI THAKOR	RULE SERVED
34794	FA/2268/2011	05/08/2015	SHOBHRANSINH SHYAMLAL DEVAKAR,	MR NIRAV R MISHRA	RAMBETI SHOBHRANSINH DEVAKAR,	MR LR PATHAN
34795	FA/2269/2011	23/09/2011	CHETAN K JOBANPUTRA,	MR NM KAPADIA	ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE (FERA),REGISTRAR, APPELLATE TRIBUNAL FOR FOREIGN EXCHANGE	
34796	FA/2270/2011	10/08/2011	CRYSTAL CHEMICAL INDUSTRIES,MEHBOOR N DAMANI,ASHWIN M CHOTHANI REPRESENTED BY MEHBOOB N DAMANI	(MR SK BUKHARI)	SAMRITI CHEMICALS LTD,JUGAL MUGATLAL BODA	
34797	FA/2271/2011	09/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANLAL MAHASUKHLAL SHAH,	MR KM SHETH
34798	FA/2272/2011	09/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRASINH PRABHATSINH PARMAR,	MR KM SHETH
34799	FA/2273/2011	09/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHUBEN JETHABHAI RUPSANG,	MR KM SHETH
34800	FA/2274/2011	09/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI DESAIBHAI,	MR KM SHETH

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34801	FA/2275/2011	18/11/2011	PRAJAPATI SHIVRAM BECHARDAS,PRAJAPATI DEVRAM GANESH,PRAJAPATI AMRATBHAI MAGANBHAI,PRAJAPATI SHANKER UMED,PRAJAPATI BABUBHAI SHANKERBHAI,PRAJAPATI VINUBHAI SHANKERBHAI,PRAJAPATI NAROTTAMBHAI LAKHUBHAI,PRAJAPATI SURESH NAROTTAMBHAI,PRAJAPATI RAMESHBHAI NAROTTAMBHAI,PRAJAPATI RAJUBHAI NAROTTAMBHAI,PRAJAPATI MANILAL NAROTTAMBHAI,PRAJAPATI MADHUBEN NAROTTAMBHAI,PRAJAPATI RAMILABEN NAROTTAMBHAI,PATEL VIJAYKUMAR SHANKERDAS,PATEL BHAGWANBHAI SEDHABHAI,PATEL AMRUTLAL NARAYANDAS,PATEL NAROTTAMBHAI VIRABHAI,PATEL SHANTABEN NAROTTAMBHAI,PATEL PRAVINBHAI NAROTTAMBHAI,PATEL BHARATBHAI NAROTTAMBHAI,PATEL VASTABHAI JORDARBHAI, THROUGH MAHENDRABHAI VASTABHAI,PATEL AMBARAM JOITARAM,PRAJAPATI MANIBHAI LAKHUBHAI,PATEL CHIMANLAL CHHAGANDAS,PATEL SITABEN CHIMANBHAI,PATEL BHAGWATIBEN CHIMANBHAI,PATEL INDIRABEN CHIMANBHAI,PATEL MADHUBEN CHIMANBHAI,PATEL KAILASHBEN CHIMANBHAI,PATEL VIJAYKUMAR CHIMANBHAI,PATEL BHARTIBEN CHIMANBHAI,PATEL ARTIBEN CHIMANBHAI,PATEL KIRTIKUMAR NARSHIHDAS,PATEL BABULAL JESANGDAS,PATEL VANARSI AMBARAM,PATEL VIJAYKUMAR ATMARAM,PATEL PARSHOTTAMBHAI GANGARAM,PATEL VIRABHAI VITHALBHAI,PATEL TALSIBHAI MOHANLAL,PATEL JOITIBEN TALSIDAS,PATEL PASIBEN TALSIDAS,PATEL LILABEN TALSIDAS,PATEL VISHNUBHAI TALSIDAS,PATEL KIRTIBHAI TALSIDAS,PATEL RAMESHBHAI TALSIDAS,PATEL PRAKASHKUMAR MANILAL,PATEL SHANKERBHAI MORARBHAI	MR AN PATEL,(MR.K G.PATEL),MR TUSHAR L SHETH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
34802	FA/2276/2011	18/11/2011	PRAJAPATI DEVRAM GANESH,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34803	FA/2277/2011	18/11/2011	PRAJAPATI AMRATBHAI MAGANBHAI,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34804	FA/2278/2011	18/11/2011	PRAJAPATI SHANKER UMED SINCE DECD. THROUGH HEIRS,PRAJAPATI BABUBHAI SHANKERBHAI,PRAJAPATI VINUBHAI SHANKERBHAI	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34805	FA/2279/2011	18/11/2011	PRAJAPATI NAROTTAM LAKHUBHAI THROUGH HEIRS,SURESHBHAI NAROTTAMBHAI,RAMESHBHAI NAROTTAMBHAI,RAJUBHAI NAROTTAMBHAI,MANIBEN NAROTTAMBHAI,MADHUBEN NAROTTAMBHAI,RAMILABEN NAROTTAMBHAI	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34806	FA/2280/2011	18/11/2011	PATEL VIJAYKUMAR SHANKERDAS,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34807	FA/2281/2011	18/11/2011	PATEL BHAGWANBHAI SENDHABHAI,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34808	FA/2282/2011	18/11/2011	PATEL AMRUTLAL NARANDAS,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34809	FA/2283/2011	18/11/2011	PATEL NARROTAM VIRABHAI THROUGH HEIRS,SHANTABEN NARROTAMBHAI,PRAVINBHAI NARROTAMBHAI,BHARATBHAI NARROTAMBHAI	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34810	FA/2284/2011	18/11/2011	PATEL VASTABHAI JORDAS THRO'MAHENDRABHAI VASTABHAI,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34811	FA/2285/2011	18/11/2011	PRAJAPATI MANIBHAI LAKHUBHAI,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34812	FA/2286/2011	18/11/2011	PATEL CHIMANLAL CHHAGANDAS THROUGH HEIRS,SITABEN CHIMANBHAI,BHAGWATIBEN CHIMANBHAI,INDIRABEN CHIMANBHAI,MADHUBEN CHIMANBHAI,KALIESHBEN CHIMANBHAI,VIJAYKUMAR CHIMANBHAI,BHARTIBEN CHIMANBHAI,ARTIBEN CHIMANBHAI	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34813	FA/2287/2011	18/11/2011	PATEL KIRTIKUMAR NARSHIDAS,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34814	FA/2288/2011	18/11/2011	PATEL BABULAL JESANGLAL,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34815	FA/2289/2011	18/11/2011	PATEL VANARSI AMBARAM,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34816	FA/2290/2011	18/11/2011	PATEL PARSHOTTAM GANGARAM,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34817	FA/2291/2011	18/11/2011	PATEL VIJAYKUMAR ATAMARAM,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34818	FA/2292/2011	18/11/2011	PATEL VIRABHAI VITTHALBHAI,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34819	FA/2293/2011	18/11/2011	PATEL TALSIBHAI MOHANLAL THROUGH HEIRS,JOITIBEN TALSIDAS,PASIBEN TALSIDAS,LILABEN TALSIDAS,VISHNUBHAI TALSIDAS,KIRTIBHAI TALSIDAS,RAMESHBHAI TALSIDAS	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34820	FA/2294/2011	18/11/2011	PATEL PRAKASHKUMAR MANILAL,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34821	FA/2295/2011	18/11/2011	PATEL SHANKERBHAI MORARBHAI,	MR AN PATEL	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
34822	FA/2296/2011	18/11/2011	PATEL AMABARAM JOITARAM,	MR AN PATEL,MR TUSHAR L SHETH	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
34823	FA/2299/2011	15/09/2011	SHAH KANIYALAL NATVARLAL LEGAL HEIR OF DECEASED NATVARLAL,	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
34824	FA/2300/2011	21/11/2011	VEENAGAURIBEN @ VEENABEN PRAKASHBHAI VYAS W/O PRAKASHBHAI,	MR MITESH L RANGRAS	PRAKASHBHAI BHUPATBHAI VYAS,	NOTICE SERVED,MR SS PANESAR
34825	FA/2303/2011	28/12/2011	ICICI LOMBARD GENERAL INSURANCE CO LTD., NADIAD,	MR VIBHUTI NANAVATI	ABDULAJIJ HAJI SULEMANBHAI VORA,HEIRS OF DECEASED RAMESHBHAI MOTIBHAI VALAND, MANJULABEN,PRADIPBHAI RAMESHBHAI VALAND,SAURABHKUMAR RAMESHBHAI VALAND	RULE SERVED,MR.HIREN M MODI
34826	FA/2304/2011	21/03/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	HEIRS OF DECEASED SAMIMBANO ABDULRASID KHAN, MOHAMAD SADIQ-,GULAM MOHMED AMANULLAHKHAN PATHAN	RULE SERVED
34827	FA/2305/2011	21/03/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	HEIRS OF DECEASED AMINUDIN SHAMSHUDIN SHAIKH,RUBINABANU AMINUDIN SHAIKH,MINOR SAMIRUDIN AMINUDIN SHAIKH, THROUGH RUBINABANU A SHAIKH,MINOR AMANUDIN AMINUDIN SHAIKH, THROUGH RUBINABANU A SHAIKH,GULAM MOHMED AMANULLAHKHAN PATHAN	,RULE SERVED
34828	FA/2306/2011	21/03/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	RUBINABANO AMINUDIN SHAIKH,GULAM MOHMED AMANULLAHKHAN PATHAN	RULE SERVED
34829	FA/2307/2011	21/03/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	MINOR SAMIRUDDIN AMINUDIN SHAIKH THROUGH RUBINABANU AMINUDIN,GULAM MOHMED AMANULLAHKHAN PATHAN	RULE SERVED
34830	FA/2308/2011	21/03/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	MINOR AMANUDIN AMINUDIN SHAIKH, THROUGH RUBINABANU AMINUDIN,GULAM MOHMED AMANULLAHKHAN PATHAN	RULE SERVED
34831	FA/2313/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL RAMJIBHAI PARSHOTTAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
34832	FA/2314/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL JIVRAMBHAI LILACHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL

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34833	FA/2315/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL JIVRAMBHAI LILACHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
34834	FA/2316/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL JIVRAMBHAI LILACHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
34835	FA/2317/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL HARIBHAI PRABHUDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
34836	FA/2318/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL KANTIBHAI LILACHANDDAS,PATEL TARABEN LILACHAND,PATEL NATHIBEN LILACHANDDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
34837	FA/2319/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL KANTIBHAI LILACHANDDAS,PATEL TARABEN LILACHANDDAS,PATEL NATHIBEN LILACHANDDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
34838	FA/2320/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL RAMESHBHAI ISHVARLAL,PATEL AMRUTLAL ISHVARLAL,PATEL PRAHLADBHAI ISHVARLAL	MR TEJAS P SATTA,MR JAYESH V PATEL
34839	FA/2321/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL GANESHBHAI BECHARDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
34840	FA/2322/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL LILACHANDBHAI ISHVARLAL,H/O DECEASED PATEL PRAHALADBHAI ISHVARLAL,PATEL BABULAL PRAHALADBHAI,PATEL RAJESHBHAI PRAHALADBHAI,PATEL BHAGWATIBEN PRAHALADBHAI,PATEL SHANTABEN PRAHLADBHAI	,MR TEJAS P SATTA,MR JAYESH V PATEL
34841	FA/2323/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL MUKESHKUMAR ISHVARLAL,	
34842	FA/2324/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	H/O DECEASED PATEL PARSHOTTAMBHAI HARGOVANBHAI, PATEL KANKU-,PATEL RAJESHBHAI PARSHOTTAMBHAI,PATEL MUKUNDBHAI PARSHOTTAMBHAI	
34843	FA/2325/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL RAMESHBHAI ISHWARLAL,PATEL AMRUTBHAI ISHWARLAL,PATEL PRAHLADBHAI ISHWARLAL	MR TEJAS P SATTA,MR JAYESH V PATEL
34844	FA/2326/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL KANTILAL LILACHANDDAS,PATEL TARABEN LILACHANDDAS	MR TEJAS P SATTA,MR JAYESH V PATEL
34845	FA/2327/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL ISHVARLAL VITHTHALDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
34846	FA/2328/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL MAGANLAL JIVRAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
34847	FA/2329/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	ADMINISTRATOR & H/O DECEASED PATEL PARSHOTTAMBAHI RAMCHAND-,	MR TEJAS P SATTA,MR JAYESH V PATEL
34848	FA/2330/2011	15/06/2017	LALBHAI BECHARDAS PATEL,	MR VIMAL M PATEL	SUDERSHAN CO-OPERATIVE HOUSING SOCIETY LTD THROUGH CHAIRMAN,MANNARAYAN CO-OPERATIVE HOUSING SOCIETY LTD THRO'CHAIRMAN	RULE SERVED,MR SUNIL S JOSHI

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34849	FA/2331/2011	12/04/2012	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	LEGAL HEIRS OF DECEASED CHANDULAL JIVRAJBHAI KOYANI, MAHESH,GITABEN AMBUBHAI BOGHRA,RAMNIKBHAI JIVABHAI VAGHASIYA,SHRI PANJRAPOL & GAUSHALA	RULE SERVED,MR PREMAL S RACHH,MR TUSHAR L SHETH
34850	FA/2332/2011	29/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	RABARI JADIBEN BABABHAI,RABARI RAYMALBHAI NATHUBHAI,RABARI PUNJIBEN RAYMALBHAI,RABARI PRAKASHBHAI BABABHAI,RABARI BABUBHAI AMTHABHAI	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
34851	FA/2333/2011	23/01/2013	PASCHIM GUJARAT VIJ CO LTD,	MR SP HASURKAR	SOMABHAI PREMJIBHAI THAKOR,	RULE SERVED,MR DHAVAL D VYAS
34852	FA/2335/2011	18/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAJIKHA KESARKHA CHAUHAN,	MR MM SAIYED
34853	FA/2336/2011	18/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI BARANBBI WD. OF MAHMAD ALI,	MR MM SAIYED
34854	FA/2337/2011	18/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASANBHAI HATTUBHAI PATEL,	MR MM SAIYED
34855	FA/2339/2011	23/04/2012	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR AJAY R MEHTA	HEIRS OF DECD. PRABHUBHAI NARANBHAI BHATTASANA,HASMUKHBHAI PRABHUBHAI NARANBHAI,VISHVA HEAVY LIFTERS,NEW INDIA INSURANCE CO. LTD,BHAGVATIBEN PRABHUBHAI PATEL	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR MITESH L RANGRAS,MR Y J PATEL
34856	FA/2340/2011	29/03/2012	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	BABUBHA MAKUBHAI GOHIL SINCE DECD. THROUGH HEIRS,MANHARBA BABUBHA GOHIL WD/O BABUBHA MAKUBHAI GOHIL,PRATAPSINH BABUBHA GOHIL S/O BABUBHA MAKUBHAI GOHIL,BHARTIBA BABUBHAI GOHIL D/O BABUBHAI MAKUBHAI GOHIL,BHIMDEVSINH BABUBHA GOHIL S/O BABUBHA MAKUBHA GOHIL,DHIRAJBHAI BOGHABHAI MATHAVADIYA,DIGVIJAYSINH SAHDEVSINH GOHIL	,RULE SERVED,(MR NIRZAR S DESAI)
34857	FA/2341/2011	06/07/2015	ASHWINSINH @ HARSHVEERSINH DILIPSINH JADEJA,SMITABA WD/O HARSHVEERSINH JADEJA,NISHANTSINH HARSHVEERSINH JADEJA MINOR THROUGH MOTHER SMITAB,DILIPSINH BALUBHA JADEJA,RAMNIKKUVARBA DILIPSINH JADEJA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	ABDULKHAIYUM ABDULGANI,SHRINIVAS M LADVA (S.M. LADVA),UNITED INDIA INSURANCE COMPANY LTD,MAHENDRASINH LAKHUBHAI JHALA,NEW INDIA INSURANCE COMPANY	DELETED,RULE SERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR SHIRISH R PATEL
34858	FA/2342/2011	26/07/2013	MANIBEN DIPAJI MALI SINCE DECD. THROUGH HEIRS,DIPAJI TALSAJI MALI,POPATJI DIPAJI MALI	MS ARCHANA R ACHARYA	TEJPALSINH MUKHARAMSINH,UNITED INDIA INSURANCE COMPNAY,JITENDRAKUMAR MEVALAL NAI	RULE SERVED,MR VIBHUTI NANAVATI,MR HARDIK H DAVE
34859	FA/2343/2011	25/07/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SUTHAR NIRUBEN WIDOW OF KANTIBHAI,SUTHAR (GAJJAR) JIGNESHKUMAR KANTIBHAI,SUTHAR(GAJJAR) MEHULKUMAR KANTIBHAI,SUTHAR HIRABEN VITTHALBHAI,PATEL KRISHNAKANT GIRDHARBHAI,PATEL GIRDHARBHAI MANJIBHAI,PAGI PRATAPBHAI MANSUKHBHAI,NATIONAL INSURANCE CO.LTD	RULE SERVED,MR JM BAROT,MR MP PRAJAPATI,MR NAGESH C SOOD
34860	FA/2344/2011	18/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O MANSANG SARDARSINH,ISMAIL MANSANG,AKBAR MANSANG,DAUD MANSANG,JALLAUDIN MANSANG,MERUNISHA MANSANG,SADUBEN MANSANG,MAHEMUDABEN MANSANG,FARIDABEN MANSANG	
34861	FA/2345/2011	18/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN RAMA AADIYA,	

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34862	FA/2346/2011	18/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O PARVATIBEN ISHVARBHAI,RAMESHBHAI ISHVARBHAI,MANGALBHAI ISHVARBHAI,JAGDISHBHAI ISHVARBHAI,SUDHABEN ISHVARBHAI,MITABEN ISHVARBHAI	
34863	FA/2347/2011	15/03/2012	IFFCO-TOKIO GEN. INS. CO. LTD.,	MR AJAY R MEHTA	HEIRS OF RAGHUBHAI BACHUBHAI JINJUVADIA, VANITABEN RAGHUBHAI,MINOR KALUBHAI RAGHUBHAI JINJUVADIA, THROUGH VANITABEN,MINOR SHAILESH RAGHUBHAI JINJUVADIA, THROUGH VANITABEN,MINOR HAKUBHAI RAGHUBHAI JINJUVADIA, THROUGH VANITABEN,PARVATIBEN BACHUBHAI JINJUVADIA,SHAKTISINH BACHUBHAI JADEJA,ICICI LOMBARD GENERAL INSURANCE CO LTD,BACHUBHAI PRABHUBHAI JINJUVADIA	RULE SERVED,MR VIBHUTI NANAVATI,MS MAMTA R VYAS
34864	FA/2348/2011	17/04/2018	KARSHANBHAI JIVABHAI SOLANKI,GANGABEN @ GAURIBEN KARSHANBHAI SOLANKI	MR NILESH M SHAH	KAMLADEVI SURENDRASINH,ORIENTAL INSURANCE CO LTD,INDIRA B TRIVEDI,UNITED INDIA INSURANCE CO LTD,HANSABEN D/O. BHARATBHAI SOLANKI AND W/O. KISHORBHAI SOLANKI	SERVED BY AFFIX. (R),MR VASANTS SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR,MR NIRAV C SANGHAVI
34865	FA/2351/2011	12/04/2012	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	LEGAL HEIRS OF THALURAM RAMDHNIRMAN JESHVAL,NILAM THALURAM JESHVAL (MINOR) THROUGH MANMAVTI T JESHVAL,SONU THALURAM JESHVAL (MINOR) THROUGH MANMAVTI T JESHVAL,MONU THALURAM JESHVAL (MINOR) THROUGH MANMAVTI T JESHVAL,MINOR AKANSHA THALURAM JESHVAL,RATAN THALURAM JESHVAL (MINOR)THROUGH MANMAVTI T JESHVAL,BALBINDARKUMAR THALURAM JESHVAL (MINOR) THRO'MANMAVTI T,TAPESARADEVI RAMDHNIRMAN JESHVAL,PRATIKBHAI MAHENDRABHAI JOSHI,JAYANTIBHAI HIRABHAI BHIMANI	RULE NOT RECD BACK,RULE SERVED,MR PRATIK Y JASANI
34866	FA/2353/2011	20/07/2015	VIRAMJI TEJMALJI,DHANUBA TEJMALJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34867	FA/2354/2011	20/07/2015	HEIRS OF JADEJA DEVKUVARBA JIVANJI- UMRAJI RANUBHA JADEJA,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34868	FA/2355/2011	20/07/2015	DHANUBHA TEJMALJI,VIRAMJI TEJMALJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34869	FA/2356/2011	20/07/2015	JADEJA GAGUBHA RATANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34870	FA/2357/2011	20/07/2015	DHANUBHA TEJMALJI HOTHI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34871	FA/2358/2011	20/07/2015	HOTHI DESHARJI NARANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL

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34872	FA/2359/2011	20/07/2015	HEIR OF JADEJA DEVKUVARBA JIVANJI-UMARAJI RANUBHA JADEJA,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34873	FA/2360/2011	20/07/2015	HOTHI SWARAJJI KUDDHARJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34874	FA/2361/2011	20/07/2015	JADEJA KUDDHARJI GAJANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34875	FA/2362/2011	20/07/2015	HEIR OF JADEJA NARANJI BHARMALJI- JADEJA DESARJI NARANGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34876	FA/2363/2011	20/07/2015	HITHI PRAGJI GAJANGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34877	FA/2364/2011	20/07/2015	HOTHI ARJANJI PRAGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34878	FA/2365/2011	20/07/2015	HOTHI SATUBHA NARANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34879	FA/2366/2011	20/07/2015	LEGAL HEIRS OF HOTHI HAMIRJI DANSANGJI MERAMANJI HAMIRJI,CHANDABA W.O OF HAMIRJI,RAYDHANJI HAMIRJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34880	FA/2367/2011	20/07/2015	LEGAL HEIRS OF HOTHI VERSALJI NARANJI-PRATAPJI VERSALJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34881	FA/2368/2011	20/07/2015	HOTHI HAMIRJI KHIMJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34882	FA/2369/2011	20/07/2015	HOTHI PRAGJI GAJANGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34883	FA/2370/2011	20/07/2015	HOTHI VANUBHA KHENGARJI SWARAJJI KHENGARJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34884	FA/2371/2011	20/07/2015	LEGAL HEIRS OF HOTHI HAMIRJI DANSANGJI-MERAMANJI HAMIRJI,CHANDABA W.O OF HAMIRJI,RAYDHANJI HAMIRJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34885	FA/2372/2011	20/07/2015	MADHAVJI CHAMPSI THAKKAR,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34886	FA/2373/2011	20/07/2015	HOTHI HAMIRJI PRAGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34887	FA/2374/2011	20/07/2015	HEIRS OF DUJAJI HALAJI HOTHI- DEVAJI DUJAJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34888	FA/2375/2011	20/07/2015	HOTHI BHAGUJI KHANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34889	FA/2376/2011	20/07/2015	HEIRS OF JADEJA KANJI RATANJI-JADEJA CHANDUBHA KANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34890	FA/2377/2011	20/07/2015	HEIRS OF JADEJA KANJI RATANJI-JADEJA CHANDUBHA KANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34891	FA/2378/2011	20/07/2015	HEIRS OF JADEJA KANJI RATANJI- JADEJA CHANDUBHA KANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34892	FA/2379/2011	20/07/2015	HEIRS OF JADEJA JIVANJI KHANJI- JADEJA BHAGUJI KHANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34893	FA/2380/2011	20/07/2015	JADEJA VANUBA KHENGARJI,SWARAJI KHENGARJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,SERVED BY RPAD (N),MR.VARUN K.PATEL
34894	FA/2381/2011	20/07/2015	JADEJA VANUBHA KHENGARJI,SWARAJJI KHENGARJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34895	FA/2382/2011	20/07/2015	BHUPATSINH BHAGUJI HOTHI,BHAGUJI KHANJI HOTHI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34896	FA/2383/2011	20/07/2015	JADEJA KUDDHARJI GAJANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34897	FA/2384/2011	20/07/2015	HOTHI RANUBHA KUDDHARJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT COPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34898	FA/2385/2011	20/07/2015	HOTHI SARUPAJI DUJAJI HALAJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34899	FA/2386/2011	20/07/2015	HEIRS OF HOTHI JIVANJI KHANJI- HOTHI BHAGUJI KHANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34900	FA/2387/2011	20/07/2015	HOTHI BHAGUJI KHANJI,PRUTHVIRAJJI BHAGUJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34901	FA/2388/2011	20/07/2015	HEIRS OF JIVUBHA MANSANGJI- KUDDHARJI GANJANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34902	FA/2389/2011	20/07/2015	HEIRS OF JIVUBHA MANSANGJI- KUDDHARJI GAJANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34903	FA/2390/2011	20/07/2015	HEIRS OF DUJAJI HALAJI HOTHI- DEVAJI DUJAJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34904	FA/2391/2011	20/07/2015	HEIRS OF JADEJA RATANJI DANSANGJI-LALKORBA RATANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34905	FA/2392/2011	20/07/2015	HEIRS OF JADEJA RATANJI DANSANGJI-LALKORBA RATANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34906	FA/2393/2011	20/07/2015	HOTHI SATUBHA NARANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34907	FA/2394/2011	20/07/2015	HEIRS OF JADEJA NARANJI BHARMALJI- JADEJA DESARJI NARANGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34908	FA/2395/2011	20/07/2015	HOTHI KUDDHARJI GAJANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34909	FA/2396/2011	20/07/2015	HEIRS OF JIVUBA MANSANGJI- KUDHARJI GAJANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34910	FA/2397/2011	20/07/2015	HOTHI KHIMAJI NARANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34911	FA/2398/2011	20/07/2015	MERAMANJI HAMIRJI SINCE DECEASED THROU HIS LEGAL HEIRS,CHANDABA W.O OF HAMIRJI,RAYDHANJI HAMIRJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34912	FA/2399/2011	20/07/2015	HEIRS OF HOTHI VERSALJI NARANJI- PRATAPJI VESALJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34913	FA/2400/2011	20/07/2015	HEIRS OF HOTHI DANSANGJI-MERAMANJI HAMIRJI,CHANDABA W.O OF HAMIRJI,RAYDHANJI HAMIRJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34914	FA/2401/2011	20/07/2015	HEIRS OF HOTHI HAMIRJI DANSANGJI-MERAMANJI HAMIRJI,CHANDABA W.O OF HAMIRJI,RAYDHANJI HAMIRJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34915	FA/2402/2011	20/07/2015	JADEJA TAJKUVARBA RAMSANGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34916	FA/2403/2011	20/07/2015	HEIRS OF HOTHI VERSALJI NARANJI-PRATAPJI VESALJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34917	FA/2404/2011	20/07/2015	HEIRS OF HOTHI VERSALJI NARANJI- PRATAPJI VESALJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34918	FA/2405/2011	20/07/2015	HEIRS OF MAHENDRAKUMAR MANGALDAS THAKKAR-SITABEN MAHENDRAKUM,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34919	FA/2406/2011	20/07/2015	JAYANTILAL MANGLADAS,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34920	FA/2407/2011	20/07/2015	DEC.KAMLABEN LALJI THAKKAR THRO HER LEGAL HEIRS,DEC.JAYSHREE D/O OF LALJIBHAI & W/O MEHUL D.KATIRA THRO HIS LEGAL HEIRS,MEHUL D.THAKKAR,GUNJAN D.THAKKAR,KAVITABEN W/O KAMLESHBHAI KOTAK & D/O KAMLABEN LALJIBHAI,LATABEN W/O RAJESHBHAI KOTAK & D/O KAMLABEN LALJIBHAI,BAKUL LALJI ANAM (THAKKAR),HIREN LALJI ANAM (THAKKAR)	,MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34921	FA/2408/2011	20/07/2015	DECEASED MULJI MANGALDAS THRO HIS LEGAL HEIRS,DEC. SHANTABEN W/O OF MULJIBHAI MANGALDAS THAKKAR THRO HIS L.H,MANOJ MULJI THAKKAR,MAYUR MULJI THAKKAR	,MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34922	FA/2409/2011	20/07/2015	RAMESHCHANDRA MANGALDAS,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34923	FA/2410/2011	20/07/2015	DECEASED MULJI MANGALDAS THRO HIS LEGAL HEIRS,DECEASED SHANTABEN W/O OF MULJIBHAI MANGALDAS THAKKAR THRO LEGAL HEIRS,MANOJ MULJI THAKKAR,MAYUR MULJI THAKKAR	,MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL

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34924	FA/2411/2011	20/07/2015	JADEJA MERAMANJI HAMIRJI SINCE DECEASED THRO. HIS LEGAL HEIRS,CHANDABA W.O OF HAMIRJI,RAYDHANJI HAMIRJI	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34925	FA/2412/2011	20/07/2015	TAJKUVARBA RAMSANG,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34926	FA/2413/2011	20/07/2015	JADEJA ARJANJI PRAGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34927	FA/2414/2011	20/07/2015	JADEJA HAMIRJI PRAGJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34928	FA/2415/2011	20/07/2015	HEIRS OF JADEJA DEVKUVARBA JIVANJI-UMARAJI RANUBHA JADEJA,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34929	FA/2416/2011	20/07/2015	HEIRS OF JADEJA KANJI RATANJI - JADEJA CHANDUBHA KANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34930	FA/2417/2011	20/07/2015	HEIRS OF JADEJA KANJI RATANJI-JADEJA CHANDUBHA KANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34931	FA/2418/2011	20/07/2015	SODHA KARANJI UMRAJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34932	FA/2419/2011	20/07/2015	HEIRS OF KARSHAN RANMAL MANJI- VEERJI KARSHAN MANJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34933	FA/2420/2011	20/07/2015	HEIRS OF JUSA AMAD RAYDA,ABHREHAM JUSA,MUBARAK JUSA	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR.VARUN K.PATEL
34934	FA/2421/2011	20/07/2015	MARIYABA HARUN,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34935	FA/2422/2011	20/07/2015	ABDULA SIDIK,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34936	FA/2423/2011	20/07/2015	RAYMA NUR MAHAMAD,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34937	FA/2424/2011	20/07/2015	SULEMAN SIDIK,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34938	FA/2425/2011	20/07/2015	PATEL RANMAL MULJI,BHAVAN RANMAL,SHAMJI RANMAL,BHARAT RANMAL	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL

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34939	FA/2426/2011	20/07/2015	KHIMJI SHIVDAS,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34940	FA/2427/2011	20/07/2015	JADEJA SURAJI SUJAJI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34941	FA/2428/2011	20/07/2015	HARIJAN MANJI MALA @ MANUBHAI MALABHAI,	MR ANAND R PATEL	DEPUTY COLLECTOR THROUGH AGP,GUJARAT MINERAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,RULE SERVED,MR.VARUN K.PATEL
34942	FA/2429/2011	08/06/2017	RAMESHBHAI RAMJIBHAI CHAVDA,	MR.HIREN M MODI	RAMAKANT GIRISHCHANDRA SHUKLA,INTAS PHARMACEUTICALS LTD,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED,MR AJAY R MEHTA,MR YOGEN N PANDYA
34943	FA/2430/2011	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JASBHABHAI BHAVSANG KASAM JASBHABHAI,HEIRS OF MOHMADBHAI BHAVSANG KAMRUDDIN MOHMADBHAI	RULE SERVED
34944	FA/2431/2011	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF NOBAR MASJID. GALABSANG BHAVSANG,	RULE SERVED
34945	FA/2432/2011	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI MOHANBHAI,	RULE SERVED,MR KM SHETH
34946	FA/2433/2011	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHAYABHAI RANCHHODBHAI,	RULE SERVED,MR KM SHETH
34947	FA/2434/2011	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI PARSHOTTAMBHAI,	RULE SERVED,MR KM SHETH
34948	FA/2435/2011	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI SHIVABHAI,	RULE SERVED,MR KM SHETH
34949	FA/2438/2011	25/11/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	VINODBHAI DEVSHIBHAI PARMAR,	MR CB DASTOOR
34950	FA/2439/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAVJIBHAI DHULSANG DECEASED.,ICHCHHABEN SAVJIBHAI WD/O. SAVJIBHAI DHULSANG,NATWARBHAI SAVJIBHAI,MADHUBEN SAVJIBHAI,LAKHIBEN SAVJIBHAI,MEENABEN SAVJIBHAI,BHIKHIBEN SAVJIBHAI,RAMESHBHAI SAVJIBHAI	,RULE NOT RECD BACK
34951	FA/2440/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O WIDOW MANI BAVJI MITHIYA, DAHYABHAI MADHAVBHAI MITHIYA,	MR KM SHETH
34952	FA/2441/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHAILAL RAISANG BECHAR DECEASED.,SHANTABEN BHAILAL WD/O. BHAILAL RAISANG BECHAR,MAGANBHAI BHAILAL,REKHABEN BHAILAL,SURSANG RAISANG BECHAR,H/O GEMALSANG RAISANG BECHAR,SONABEN WD/O GEMALSANG RAISANG,LAXMIBEN D/O GEMALSANG RAISANG,GANGABEN D/O GEMALSANG RAISANG,VAJESANG S/O GEMALSANG RAISANGDECEASED.,NATUBHAI S/O GEMALSANG RAISANGDECEASED.,SHAKUBEN WD/O.VAJESANG GEMALSANG.,USHABEN WD/O NATUBHAI GEMALSANG,AAKASHBHAI NATUSANG,PRIYANKABEN VAJESANG,VAISHALIBEN VAJESANG,FALGUNIBEN NATUSANG,TEJALBEN VAJESANG,ASHISHBHAI VAJESANG,RAMSANG RAISANG BECHAR	,RULE NOT RECD BACK,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
34953	FA/2442/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	AMBALAL MATHURBHAI DECEASED.,MANILAL AMBALAL,GANPATBHAI AMBALAL,SHANTABEN AMBALAL,KARSANBEN AMBALAL	,RULE SERVED
34954	FA/2443/2011	12/11/2016	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASINH BABERBHAI,	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34955	FA/2444/2011	12/11/2016	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED HARIBHAI GHELABHAI, NARSINH HARIBHAI,	UNSERVED EXPIRED (R)
34956	FA/2445/2011	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GULAMBHAI SULEMANBHAI PATEL,	MR KM SHETH
34957	FA/2446/2011	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HANIF DARBAR MUSA HAJI,	
34958	FA/2447/2011	23/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YUSUF ASMAL VALI BAGAS,	MR KM SHETH
34959	FA/2448/2011	23/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL BABUBHAI BABABHAI,PATEL REVABEN BABABHAI,PATEL CHAGANBHAI BABABHAI	
34960	FA/2450/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BISMILA BEGAM D/O AHMEDMIYA,JAMIYATBIBI D/O AHMEDMIYA DECEASED.,SAIYED ABEDALI JAMIYABIBI,SAIYED MAHMADALI JAMIYABIBI,SAIYED EHSHADALI JAMIYABIBI,SAIYED MAGDUMALI JAMIYABIBI	,RULE SERVED
34961	FA/2451/2011	23/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	H/O DECEASED PATEL JOITARAMBHAI DWARKADAS,PATEL KANTABEN JOITARAM,PATEL TARABEN JOITARAM,PATEL CHANDRIKABEN JOITARAM,PATEL GOVINDBHAI JOITARAM,PATEL GITABEN JOITARAM,PATEL SOMABHAI DWARKADAS,PATEL PARSHOTTAMBHAI DWARKADAS,PATEL PUSHPABEN DWARKADAS,PATEL PRABHUDAS DWARKADAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
34962	FA/2452/2011	23/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL JOITARAM SHIVRAMDAS,PATEL RAJIBEN SHIVRAMDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
34963	FA/2453/2011	15/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	MAHMADYUSUF MAHAMADSIDDIQ QURESHI,MAHAMAD HYDER MAHAMAD SIDDIQ QURESHI (DELETED A PER COURT,HASMUKHBHAI DAHYABHAI PATEL,JITENDRABHAI UTTAMBHAI CHAUDHARI,ORIENTAL INSURANCE CO LTD,MAHESHBHAI VAGHRI SINCE DECD. THROUGH HEIRS,SHANUBHAI MASURBHAI VAGHRI FATHER OF MAHESHBHAI VAGHRI,CHANDUBHBAI MASURBHAI VAGHRI BROTHER OF MAHESHBHAI VAGHRI,MADIBEN MASURBHAI VAGHRI MOTHER OF DECD.MAHESHBHAI	,DELETED,RULE SERVED,RULE UNSERVED,MR DN PANDYA,MR VC THOMAS
34964	FA/2455/2011	30/08/2011	DEPUTY ENGINEER,	MR SP HASURKAR	PURIBEN SHIVABHAI MANUBHAI,	
34965	FA/2456/2011	30/08/2011	PASCHIM GUJARAT VIJ CO. LTD. THRU.DY.ENGINEER,	MR SP HASURKAR	LEGAL HEIRS OF DECEASED AJABHAI KHENGARBHAI,JATABHAI AJABHAI	
34966	FA/2458/2011	28/11/2016	TANUBEN WD/O ARVINDBHAI NATUBHAI TADVI,DHARMESH ARVINDBHAI TADVI (MINOR),JITENDRA ARVINDBHAI TADVI (MINOR),NATUBHAI CHHITABHAI TADVI	MR ASHISH H SHAH	SHANABHAI BABUBHAI PARMAR,MAHESHBHAI MOHANBHAI KACCHIA,ORIENTAL INSURANCE COMPANY LIMITED	RULE SERVED,MR DAKSHESH MEHTA,MR AS ASTHAVADI
34967	FA/2459/2011	02/09/2011	PASCHIM GUJARAT VIJ COMPANY LTD,	(MR SN SINHA)	JUVANSINH PREMSINH SODHA,	MR MITESH L RANGRAS
34968	FA/2460/2011	18/04/2017	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	DHANSUKHBHAI NARANBHAI SAGAR,PURANDAS DHARAMDAS AGRAWAT,JAYESH DHANSUKHBHAI SAGAR,LAXMICHAND NARANBHAI SAGAR,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR VC THOMAS
34969	FA/2462/2011	25/08/2011	BHOGILAL KASHIBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34970	FA/2463/2011	25/08/2011	KANTIBHAI BHIKHABHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34971	FA/2464/2011	25/08/2011	KANAIYALAL RANCHHODBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34972	FA/2465/2011	25/08/2011	SOMABHAI ESURBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

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34973	FA/2466/2011	25/08/2011	INDRAVADAN NARSINHBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34974	FA/2467/2011	25/08/2011	RAJENDRABHAI RANCHHODBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34975	FA/2468/2011	25/08/2011	CHHOTABHAI GORDHANBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34976	FA/2469/2011	25/08/2011	VINODBHAI JASHBHAI PATEL,ARVINDBHAI JASHBHAI PATEL	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34977	FA/2470/2011	25/08/2011	NAGINBHAI BHAILALBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34978	FA/2471/2011	25/08/2011	JAYANTIBHAI BHIKHABHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34979	FA/2472/2011	25/08/2011	RAMANBHAI BHIKHABHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34980	FA/2473/2011	25/08/2011	ARVINDBHAI BHAILALBHAI PATEL,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34981	FA/2474/2011	25/08/2011	KANTIBHAI KHODABHAI PRAJAPATI,	(MR JAY P AMIN)	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
34982	FA/2475/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AHMED VALI MAHMAD,	
34983	FA/2476/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIKRAMSINH ARJUNSINH RANA,JYOTSANABEN ARJUNSINH RANA	
34984	FA/2477/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI RAHU KUNVARBA H/O MANSANG GAMBHIRSINH CHHATRASINH RANA,	
34985	FA/2478/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MULAKHBEN MAHMAD ABHRAM,	
34986	FA/2479/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KESURBHAI KARSHANBHAI PATEL,	
34987	FA/2480/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHARASANG MAVSANG RANA,	
34988	FA/2481/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHIRAJLAL TRIBHOVAN PANDYA,	
34989	FA/2482/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARENDRASINH AMARSINH RANA,	
34990	FA/2483/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O DECEASED KARSHANBHAI BAVJIBHAI PARMAR,ARUNABEN D/O KARSHANBHAI,DHANSUKHBHAI KARSHANBHAI,PARULBEN D/O KARSHANBHAI	
34991	FA/2484/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUSABHAI VALIBHAI,	
34992	FA/2485/2011	25/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UPENDRABHAI SOMNATHBHAI,	
34993	FA/2487/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	HEIRS OF BHIKHUMIYA JABUMIYA MALEK,GUAMNABI BHIKHUMIYA MALEK,AHEMADMIYA BHIKHUMIYA MALEK,KULSHANBIBI BHIKHUMIYA MALEK,AKBARMIYA BHIKHUMIYA MALEK,CHOTUMIYA BHIKHUMIYA MALEK,BACHUMIYA BHIKHUMIYA MALEK,BERUBIBI BHIKHUMIYA MALEK,SAIYDUMIYA JABUMIYA MALEK,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R)
34994	FA/2488/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	RASULMIYA AMIRMIYA ALEK,YAKUBMIYA AHMEDMIYA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
34995	FA/2489/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	DILUMIYA JIVAMIYA QURESHI,SHERUMIYA JIVAMIYA QURESHI,RAHUMIYA FAIZUMIYA QURESHI,ALUMIYA FAIZUMIYA QURESHI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
34996	FA/2490/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	HEIRS OF BHIKHUMIYA JALUMIYA MALEK,GULAMNABI BHIKHUMIYA MALEK,AHEMADMIYA BHIKHUMIYA MALEK,KULSHANBIBI BHIKUMIYA MALEK,AKBARMIYA BHIKUMIYA MALEK,CHOTUMIYA BHIKUMIYA MALEK,BACHUMIYA BHIKUMIYA MALEK,KHERUMIYA BHIKUMIYA MALEK,SAIYDUMIYA JABUMIYA MALEK,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R)
34997	FA/2491/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	HEIRS OF HAMIDMIYA SAMIRMIYA MALEK,FATMABIBI HAMIDMIYA,VAJIRABIBI HAMIDMIYA,SHARIFAN HAMIDMIYA,YAKUMIYA HAMIDMIYA,NAZIRMIYA HAMIDMIYA,MAHEMADMIYA SAMIRMIYA MALEK THROUGH HEIRS,NURIBIBI MAHAMDMIYA,SUGARABIBI MAHAMDMIYA,ZUBEDABIBI MAHAMDMIYA,JAHIR MAHAMDMIYA,SIKANDER MAHAMDMIYA,SARFUMIYA SAMIRMIYA MALEK THROUGH HEIR,HUSENABIBI SARFUMIYA,JAHIRBIBI SARFUMIYA,MUMTAZ SARFUMIYA,PIRSHAB SARFUMIYA,TALIMMIYA SARFUMIYA,SAFIYANBIBI SARFUMIYA,AZIZANBIBI SARFUMIYA,RASULMIYA SAMIRMIYA MALEK,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R)
34998	FA/2492/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	REHMUMIYA FAIZUMIYA,ALUMIYA FAIXUMIY,SHERUMIYAM JIVAMIYA,USMANMIYA JINAMIYA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
34999	FA/2493/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	HEIRS OF NIWAZKHAN SAHEBKHA PATHAN,BANUMIYA NIWAZKHAN PATHAN,MAHEMUBKHA NIWAZKHAN PATHAN,KHEMIDABIBI NIWAZKHAN PATHAN,INAYATKHA NIWAZKHAN PATHAN,SPECIAL LAND AZQUISITION OFFICER	,RULE SERVED
35000	FA/2494/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	HEIRS OF AMIRKHA NATHEKHA PATHAN,HEIRS OF GULABKHA AMIRKHAN PATHAN,SABERABIBI AMIRKHA PATHAN,MUMTAZBIBI GULABKHA PATHAN,MAHEMUBMIYA GULABKHA PATHAN,FARIDABIBI GULABKHA PATHAN,JARINABIBI GULABKHA PATHAN,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED
35001	FA/2495/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	AKBARMIYA ASHRATMIYA,HUSENABIBI FATEMIYA,DILBARMIYA FATEMIYA,KALUMIYA FATEMIYA,FARIDABIBI FATEMIYA,ROSHANBIBI FATEMIYA,SABERABIBI FATEMIYA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
35002	FA/2496/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	HEIRS OF DURGASHANKAR RAMSHANKAR,SULOCHNABEN DURGASHANKAR VYAS,KIRITKUMAR DURGASHANKAR VYAS,MANJULABEN DURGASHANKAR VYAS,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,RULE UNSERVED
35003	FA/2497/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	DILUMIYA BAHAMIYA,SUGRABIBI BHIKHUMIYA,ZUBEDABIBI BHIKHUMIYA,HURABIBI BHIKHUMIYA,SAABIRMIYA BHIKHUMIYA,DILBARMIYA BHIKHUMIYA,NAZIRMIYA BHIKHUMIYA,MERUMIYA BHIKHUMIYA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R)
35004	FA/2498/2011	20/07/2015	GUJARAT INDUSTRIAL DEVELOPMENTNIGAM,	MR RITURAJ M MEENA	AKBARMIYA AMIRMIYA,RASULMIYA AMIRMIYA,USMANMIYA AMIRMIYA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R)

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35005	FA/2503/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGINBHAI RAMABHAI,	
35006	FA/2504/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BADHARSANG CHANDUSINH,	
35007	FA/2505/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHANABHAI SHANKARBHAI RAMANBHAI SHANABHAI,	
35008	FA/2506/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABHAI GOVINDBHAI,	
35009	FA/2507/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI VITHTHALBHAI PATEL,	
35010	FA/2508/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI SHANABHAI,	
35011	FA/2509/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI PACHABHAI THAKORE,	
35012	FA/2510/2011	26/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI CHHOTABHAI,JASUBHAI CHHOTABHAI	
35013	FA/2512/2011	03/07/2013	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	RATANBEN MULJIBHAI PARMAR,RAJESHBHAI HIRARAM NANAVATI,BAJAJ ALIANCE GENERAL INSURANCE CO LTD,MANJULABEN KANTILAL MAKWANA	RULE SERVED,RULE UNSERVED
35014	FA/2534/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KESHARISINH HATHIBHAI BARAD,	
35015	FA/2535/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GORDHANBHAI RAMSANGBHAI GOHIL,	
35016	FA/2536/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KIRTARSINH HAMIRSINH BARAD,	
35017	FA/2537/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDUBHAI ZAVERIBHAI GOHIL,	
35018	FA/2538/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMARSANG BHAGWANSANG,	
35019	FA/2539/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUJARI OF OMNATH MAHADEV,	
35020	FA/2540/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI BALUBHAI GOHIL,	
35021	FA/2541/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANHARSINH HAMIRSINH BARAD,	
35022	FA/2544/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADINABEN MAHMAD ABHARAM,	
35023	FA/2550/2011	29/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHARATBHAI ISHARBHAI GOHIL,AMBUBHAI ISHVARBHAI GOHIL,ATHESANG ISHVARBHAI GOHIL	
35024	FA/2554/2011	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	FATESINH MULJIBAVA,	RULE SERVED,MR KM SHETH
35025	FA/2555/2011	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LALLUBHAI KHUSHALBHAI,	MR KM SHETH
35026	FA/2556/2011	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANLAL MAHASUKHLAL SHAH,	RULE SERVED,MR KM SHETH
35027	FA/2557/2011	22/02/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	MANGAL MULA RABARI,BHIMJI MANGAL RABARI,JUSAB IBRAHIM JIEJA,HARESH RAMJI VAGHELA	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35028	FA/2559/2011	28/12/2011	RELIANCE GENERAL INSURANCE COMPANY LIMTED,	MR VIBHUTI NANAVATI	IMTIAZ RAHEMANBHAI OD,DELETED,SUBHADRABEN W/O MAHENDRABHAI CHAUHAN	,RULE SERVED,MR JAYRAJ CHAUHAN,MR. YOGENDRA THAKORE
35029	FA/2560/2011	22/02/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	MANGAL MULA RABARI,BHIMJI MANGAL RABARI,JUSAB IBRAHIM JIEJA,NITIN PETHABHAU LONCHA	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
35030	FA/2561/2011	29/03/2012	NEW INDIA ASSURANCE COMPANY LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RAMESHWARLAL BABULAL SUTHAR,NARANBHAI MEVABHAI GUJJAR SINCE DECD. THROUGH HEIRS,MEMODEVI NARAYANLAL GUJJAR,MEVARAM GOPIJI GUJJAR,VENIDEVI MEVARAM GUJJAR	,RULE SERVED,MR DN PANDYA
35031	FA/2562/2011	28/12/2011	RELIANCE GENERAL INSURANCE COMPANY LIMTED,	MR VIBHUTI NANAVATI	IMTIAZ RAHEMANBHAI OD,DELETED,MAHENDRABHAI CHHOTALAL CHAUHAN	,RULE NOT RECD BACK,RULE SERVED,MR JAYRAJ CHAUHAN,MR. YOGENDRA THAKORE
35032	FA/2563/2011	08/05/2018	PALSTOCHEM INDUSTRIES PROP. BIBANBIBI KUDARATMIYA,	MR SALIL M THAKORE	MINAXIBEN RAMESHCHANDRA JAIN,AREFABANU MOHMADSULEMANKHAN PATHAN	MR NV GANDHI
35033	FA/2565/2011	22/03/2012	LEGAL HEIRS OF DECEASED KALUSINH SHANKARJI RATHOD, KANTABEN,SHILPABEN KALUSINH RATHOD,AJAYKUMAR KALUSINH RATHOD,MINOR KINJALBEN KALUSINH RATHOD, THROUGH KANTABEN RATHOD,MINOR MITALBEN KALUSINH RATHOD, THROUGH KANTABEN RATHOD,SHANKARJI NENAJI RATHOD (DECEASED)	MR AMIT C NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED,MRS VASAVDATTA BHATT
35034	FA/2566/2011	09/07/2018	SAJIDKHAN YAKUBKHAN PATHAN,	MR MTM HAKIM	MAHAMMAD ARIF DAUDBHAI MADAN,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
35035	FA/2567/2011	07/09/2011	PRAMODKUMAR ATMARAMDAS SINCE DECD. THROUGH HEIRS,BHAGVATIBEN PRAMODKUMAR PATEL,DIMPALBEN PRAMODKUMAR PATEL	MR TEJAS P SATTA,MR JAYESH V PATEL	DRIVER OF TATA 407 NO GJ-2V-5606,PATEL SURESHBHAI BABABHAI,NATIONAL INSURANCE CO LTD,NISSAL ENTERPRISE,UNITED INDIA INSURANCE CO LTD	
35036	FA/2568/2011	29/02/2012	BACHUBHAI BHANJIBHAI ADHARA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANJI BACHUBHAI BEGAMA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
35037	FA/2569/2011	08/08/2017	NATIONAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RANJITSINH MANSINH SINGHA,DRIVER NOT JOINED,MADHAVSINH SHANABHAI SINGHA	,RULE SERVED,MR.HIREN M MODI
35038	FA/2572/2011	15/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HARJIBHAI RAVJIBHAI NARANJIYA SINCE DECD. THROUGH HEIRS,PUSHPABEN HARJIBHAI NARANIYA,DIPAKBHAI HARJIBHAI NARANIYA,PANKAJBHAI HARJIBHAI NARANIYA,PARESHKUMAR U KACHHADIYA,ORIENTAL INSURANCE COMPANY LIMITED,DINESHBHAI GANPATBHAI VAREVADIYA	,RULE SERVED,MS AMI N BHATT

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35039	FA/2573/2011	29/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR SHALIN N MEHTA	BUDANSHA AMINSHA SAIYED,HAVABHAI BUDANSHA SAIYED,MALUKABAI HASHAMSHA SIYED,MAHEBUBDHA HASHAMSHA SAIYED,IMAMSHA HASHAMSHA SAIYED,SENAZ HASHAMSHA SAIYED,PRAVINSINH MODJI VAGHELA,BHARATSINH MODJI VAGHELA,ICICI LOMBARD GENERAL INSURANCE COMPANY,DILUBHA MADHAVSANG JADEJA	RULE SERVED,MR VIBHUTI NANAVATI,MR.HIREN M MODI
35040	FA/2574/2011	29/02/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RAMESHBHAI RAMSANGBHAI MASANI SINCE DECD. THROUGH HEIRS,MYABEN RAMESHBHAI MASANI,SHITALBEN RAMESHBHAI MASANI,ANIRUDDSINH RAMESHBHAI MASANI (MINOR) THRO' MYNABEN R MASANI,KANUBHAI MANUBHAI PARMAR,DHANJIBHAI NAGJIBHAI SNALIYA	,RULE SERVED,(MR PARESH M DARJI)
35041	FA/2576/2011	12/09/2011	AMC,	MRS KALPANA K RAVAL	DIPAK LALJIBHAI VACHHANI,KALMABEN LALJIBHAI VACHHANI	
35042	FA/2577/2011	15/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED THRO' LEGAL CELL,	MR VIBHUTI NANAVATI	MIRZANWAL SULEMANBHAI,NAWABBHAI S MIRZA,SALIMBHAI UJIRBHAI RANGREJ LEGAL HEIRS OF MOHAMMAD SHOEB,KURESHABANU SALIMBHAI RANGREJ LEGAL HEIR OF MOHAMMAD SHOEB	,RULE SERVED,MS PAURAMI B. SHETH
35043	FA/2578/2011	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DEVSHIBHAI SAVDASBHAI MODHVADIYA,LILABHAI GIGABHAI BAPODARA,VIJAYKUMAR @ SHAILESH RAMJIBHAI BARAIYA SINCE DECD. THROUGH,RAMJIBHAI JIVRAJBHAI BARAIYA,SHARDABEN RAMJIBHAI BARAIYA	,RULE SERVED,MR TUSHAR L SHETH
35044	FA/2579/2011	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DEVSHIBHAI SAVDASBHAI MODHVADIYA,LILABHAI GIGABHAI BAPODARA,RAMJIBHAI JIVRAHBHAI BARAIYA,NEW INDIA ASSURANCE COMPANY LIMITED,HARESH BACHUBHAI GUJARATI,SANDIP HARESHBHAI GUJARATI SINCE DECD. THROUGH HEIRS,SHOBHNABEN NATHABHAI MAKWANA,VIRALBEN HARESHBHAI MAKWANA,KISHAN HARESHBHAI GUJARATI (MINOR) THROUGH RESP. NO. 6/2	,RULE SERVED,MR PALAK H THAKKAR,MR TUSHAR L SHETH
35045	FA/2590/2011	16/09/2011	RAJ TRISHUL CONSTRUCTION CO,	MR. BK. RAJ	STATE OF GUJARAT THROUGH SPECIAL SECRETARY,EXECUTIVE ENGINEER,K G PRAJAPATI AS ARBITRATOR DISPUTE RESOLUTION COMMITTEE,C R GANGADHARA AS A ARBITRATOR,K N PANDYA AS A ARBITRATOR	
35046	FA/2591/2011	29/11/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHESHBHAI HAJABHAI NANDANIYA,HAJABHAI NARANBHAI NANDANIYA HEIRS AND LEGAL REPRESENTATIVE,BAHEN HAJABHAI NANDANIYA,MAHESHBHAI HAJABHAI NANDANIYA,MINABEN JAGMAL RABARI	RULE SERVED,UNSERVED EXPIRED (R)
35047	FA/2592/2011	29/03/2012	DECEASED BHIKHABHAI MAGANBHAI PARMAR THRO HIS LEGAL HEIRS,JASHODABEN @ JASHIBEN BHIKHABHAI PARMAR,FATEHSINH @ FATABHAI BHIKHABHAI PARMAR	MR SHUSHIL R SHUKLA	GOVINDBHAI SABURBHAI BHOI OWNER OF VEHICLE,BAJAJ ALLIANCE GENERAL INSURANCE COMPANY	RULE SERVED,MR SHALIN N MEHTA
35048	FA/2593/2011	12/10/2011	YASINBHAI ALLARAKHA,	MR SS BELSARE	RIZVANBANU YASINBHAI,	MS KRUTI J VORA
35049	FA/2594/2011	07/09/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD CHATURSINH PRATAPSINH,	
35050	FA/2595/2011	07/09/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD BABSINH KALUSINH,	
35051	FA/2596/2011	07/09/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD RANGUSINH CHANDUSINH,RATHOD BABSINH KALUSINH	
35052	FA/2597/2011	07/09/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD KACHARAJI SHIVAJI,	
35053	FA/2598/2011	07/09/2011	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD PRUTHVISINH CHEHARSINH,RATHOD NENAJI JUGAJI	

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35054	FA/2599/2011	07/09/2011	DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RATHOD KODARJI RANCHHODJI,HEIRS OF RATHOD BECHARJI KODARJI,RATHOD GABHUSINH BECHARJI,RATHOD KUNVARBEN BECHARJI,RATHOD MITHUSINH BECHARJI,RATHOD KESIBEN PUNJSINH,RATHOD RAJENDRASINH PUNJSINH,RATHOD RANGUSINH CHANDUSINH,RATHOD BABSINH KALUSINH	
35055	FA/2600/2011	30/04/2012	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SAVITABEN RAMANBHAI PATEL,RAMANBHAI NATHABHAI PATEL,JASHUBHAI MEGHABHAI NINAMA,RAMANBHAI MOTIBHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,MR R.K.MANSURI
35056	FA/2602/2011	12/12/2011	BABUBHAI BHAGWANBHAI,	MR PRABHAKAR UPADYAY	EMPLOYEES' STATE INSURANCE CORPORATION, THROUGH REGIONAL,	MR SACHIN D VASAVADA
35057	FA/2603/2011	11/12/2012	PASCHIM GUJARAT VIJ CO LTD,	MR SP HASURKAR	AYUBKHAN ASARAFKHAN MAELK,	MR Y J PATEL
35058	FA/2609/2011	11/01/2012	AMRUTBHAI NAZABHAI CHAVDA,GITABEN AMRUTBHAI CHAVDA	(MR RM PARMAR)	VALJIBHAI PALABHAI CHAVDA,	(MR SURESHM SHAH)
35059	FA/2610/2011	09/09/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHER KARSAN RAMSHI THRO' SON ARJANBHAI KARSANBHAI(DECEASED),RAMSHI ARJAN,ARVIND ARJAN,RINABEN ARJAN,VALIBEN ARJAN	
35060	FA/2611/2011	09/09/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHER RAMSHI GHELA SINCE DECD. THROUGH HEIRS,PARBAT RAMSHI,BHIMA KAMSI	
35061	FA/2612/2011	09/09/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHA ARJAN,	MR VIMAL M PATEL
35062	FA/2613/2011	09/09/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHA NAGAJAN,	
35063	FA/2614/2011	09/09/2011	STATE OF GUJARAT THROUGH SPL.LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAM NARAN,	
35064	FA/2615/2011	18/04/2017	RAJIVKUMAR ISHWARDAYAL DUBEY,	MR.HIREN M MODI	BHIKHABHAI PATHUBHAI RABARI,LINK PHARMA CHEMICAL CO LTD,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
35065	FA/2616/2011	18/04/2017	SADHNABEN RAJIVKUMAR DUBEY,	MR.HIREN M MODI	BHIKHABHAI PATHUBHAI RABARI,LINK PHARMA CHEMICAL CO LTD,UNITED INDIA INSURANCE CO LTD,RAJIVKUMAR ISHWARDAYAL DUBEY	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
35066	FA/2617/2011	29/06/2018	KAMLABEN SURESHCHANDRA MODI,	MR MANISH M KAUSHIK	KIRITKUMAR GOKALDAS PANDYA,SURESHCHANDRA OCHCHHAVLAL MODI,JAYESHBHAI OCHCHHAVLAL MODI,ASHOKBHAI OCHCHHAVLAL MODI,AHMEDABAD MUNICIPAL CORPORATION,MIRZAPUR SHOPES AND MEMBER ASSOCIATION,AHMEDABAD ELECTRICITY COMPANY LTD.,,SUB REGISTRAR	,MR JF MEHTA,(MR YF MEHTA)
35067	FA/2618/2011	22/02/2012	SHRIRAM GENERAL INSURANCE CO LTD,	MR PANKAJ R DESAI	KAMLESH KACHARABHAI SABARIYA,SATISHBHAI SADULBHAI KARETHA,BHARATBHAI HAKABHAI KACHHADIA	RULE SERVED
35068	FA/2621/2011	09/08/2017	MEENABEN PARSOTTAMBHAI PATEL,SAVAN PARSOTTAMBHAI PATEL,SHANTABEN RANCHHODBHAI PATEL	MR.HIREN M MODI	LALU MADAR GIRI,MUKESH K SHARMA,UNITED INDIA INSURANCE CO LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,MR DM SHAH
35069	FA/2623/2011	29/02/2012	KAMLESH ASHOKKUMAR GALANI- TEHLANI,	MR.HIREN M MODI	BHAVINBHAI NAVINBHAI PAREKH,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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35070	FA/2624/2011	16/10/2018	SWATI D/O RATILAL ISHWARLAL PATEL,HEMALI D/O RATILAL ISHWARLAL PATEL,MANJULABEN D/O ISHWARBHAI KESHAVBHAI PATEL,RANJANBEN D/O ISHWARBHAI KESHAVBHAI PATEL	MR HR PRAJAPATI	JAYANTBHAI RAMANLAL TAILOR,MANIBEN RAMANLAL TAILOR DECEASED.,JAYANTIBHAI R. TAILOR,PRAKSHAL JAYANTIBHAI TAILOR,ISHWARLAL KESHAVBHAI PATEL,RATILAL ISHWARLAL PATEL,SWETALKUMAR RATILAL PATEL,MITABEN RATILAL PATEL	,RULE SERVED,MR BS KHATANA
35071	FA/2625/2011	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSINH MOHANSINH,	RULE SERVED,MR MM SAIYED
35072	FA/2626/2011	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O KHUMANSINH GULABSINH,RAMILABEN KHUMANSINH,AMARSANG KHUMANSINH,SHARDABEN KHUMBANSINH,MANHARSINH KHUMANSINH,MINAXIBEN KHUMBANSINH,SIDDHRAJ KHUMANSINH	,RULE SERVED,UNSERVED EXPIRED (R),MR MM SAIYED
35073	FA/2627/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI JESANGBHAI,	RULE SERVED,MR MM SAIYED
35074	FA/2628/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O KISHORSINH GULABSINH,YUVRAJSINH KISHORSINH,DHARMENDRASINH KISHORSINH,VIKRAMSINH KISHORSINH,SHAILENDRASINH KISHORSINH,KOKILABEN KISHORSINH,PUSHPABEN KISHORSINH	RULE SERVED,DECEASED LITIGANT,MR MM SAIYED
35075	FA/2630/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL VALI MAHMAD,	
35076	FA/2631/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHARATSANG KABHAIBHAI PARMAR,	MR KM SHETH
35077	FA/2632/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHUBEN BALMUKUND BHATT,	
35078	FA/2633/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VITHTHALBHAI CHAGANBHAI PRAJAPATI,	
35079	FA/2634/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LADUBAHEN BHAGABHAI HIRABHAI,	
35080	FA/2635/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARSHVADAN GANPATRAM VYAS,	
35081	FA/2636/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NANJIBHAI GOKALBHAI,CHITABHAI GOKALBHAI	,MR KM SHETH
35082	FA/2637/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HASHANBHAI JITUBHAI SAIYAD,	
35083	FA/2638/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARENDRASINH AMARSINH RANA,	MR KM SHETH
35084	FA/2639/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JETHABHAI CHAGANBHAI PRAJAPATI,	
35085	FA/2640/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHESHBHAI SHANKARBHAI PATEL,	
35086	FA/2641/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	POA OF NILESHBHAI CHANDUBHAI PATEL, ARVINDBHAI RATILAL PATEL,	
35087	FA/2642/2011	19/12/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O AADAM DADABHAI ABHRAM, MAHMAD HAJI AADAM BATERI,ISMAIL HAJI AADAM BATERI	
35088	FA/2643/2011	26/12/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ABDUL HAKK MOHMAD,	MR KM SHETH
35089	FA/2644/2011	26/12/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BAI AMINA IBRAHIM, AHMAD IBRAHIM KHANKHARA,ILYAS IBRAHIM KHANKHARA,ABDUL SAMED IBRAHIM KHANKHARA,MEAMUNABEN D/O IBRAHIM MUSA,REHANA D/O IBRAHIM KHANKHARA,MAKBUL HUSSAIN IBRAHIM KHANKHARA,JULEKHA IBRAHIM KHANKHARA	MR KM SHETH
35090	FA/2645/2011	26/12/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB VALI MUSA HAYAT,DAUD VALI MUSA HAYAT,SULEMAN VALI MUSA HAYAT	MR KM SHETH

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35091	FA/2647/2011	13/08/2015	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTABEN BHAGVANBHAI DECEASED THOR' L/R HEIRS.,BACHUBHAI RAIYABHAI SAVALIYA,PARVINBHAI BACHUBHAI SAVALIYA,HARSUKHBHAI BACHUBHAI SAVALIYA,MANSUKHBHAI BACHUNBAHI SAVALIYA,RASILABEN RAMESHBHAI UNDHAD	RULE UNSERVED,MR VIMAL M PATEL
35092	FA/2648/2011	29/12/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUSABHAI AADAMBHAI ASMALBHAI PATEL,AAISHABEN MAHMAD ASMAL	
35093	FA/2649/2011	29/12/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O PUNJABHAI KALABHAI,AMBALAL PUNJABHAI,RAMESHBHAI PUNJABHAI,ARJUNBHAI PUNJABHAI,AMJIBHAI PUNJABHAI,GOVINDBHAI PUNJABHAI,SANJAYBHAI PUNJABHAI	
35094	FA/2650/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBEN WD/O MOHANBHAI RATNABHAI THROUGH POA ANAKBHAI,	RULE SERVED,MR NITIN M AMIN
35095	FA/2651/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF BAHADURBHAI TAPUBHAI,JANBABEN WD/O BAHADURBHAI TAPUBHAI	,RULE SERVED,MR NITIN M AMIN
35096	FA/2652/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABBHAI TAPUBHAI,	UNSERVED EXPIRED (R)
35097	FA/2653/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AAIBABEN WD/O TAPUBHAI FULABHAI,AAPABHAI TAPUBHAI,BABBHAI TAPUBHAI,HEIRS OF BAHADURBHAI TAPUBHAI,JANBABEN WD/O BAHADURBHAI TAPUBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
35098	FA/2654/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI RAMJIBHAI,PREMJIBHAI RAMJIBHAI	RULE SERVED,MR NITIN M AMIN
35099	FA/2655/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI VALJIBHAI,PARESHBHAI VALJIBHAI	RULE SERVED,RULE UNSERVED,MR KARTIK V DHADHAL
35100	FA/2656/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI GOVINDBHAI,DIYALBHAI GOVINDBHAI,CHANDUBHAI GOVINDBHAI, THROUGH POA JORUBHAI SHARDULBHAI	RULE NOT RECD BACK,RULE UNSERVED,MR KARTIK V DHADHAL
35101	FA/2657/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABBHAI TAPUBHAI,H/O BAHADURBHAI TAPUBHAI,JANBABEN WD/O BAHADURBHAI TAPUBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
35102	FA/2658/2011	05/08/2013	SPL LAND ACQUISITION OFFICER REHABILITATION (IRRIGATION),DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTUBHAI DADBHAI,	RULE SERVED,MR NITIN M AMIN
35103	FA/2660/2011	12/10/2011	CHANDUBHAI DAHYABHAI PRAJAPATI,HANSABEN CHANDUBHAI PRAJAPATI THRO. APPELLANT NO.1,GEETABEN CHANDUBHAI PRAJAPATI THRO.APPELLANT NO.1	MS SHILPA R SHAH	PERSONAL MANAGER,CONTRACTOR & PROPRIETOR SUNILBHAI SHAH	(MR HASMUKH THAKKER),MR PALAK H THAKKAR,MR CHIRAG B PATEL,MS RUPAL K THAKORE
35104	FA/2661/2011	03/10/2011	YAMNESH S/O DINESHBHAI PATEL THRO'POA MANISHBHAI L WAGHELA,	MR BHARAT R PANDYA	ASHRUTI W/O YAMNESH DINESHBHAI PATEL D/O DILIPBHAI PATEL,	RULE SERVED,MR GAURAV K MEHTA
35105	FA/2663/2011	09/08/2017	PUNJABHAI KARUBHAI MALIWAD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HIRABHAI SOMABHAI PATEL,NATIONAL INSURANCE CO. LTD	MR SUNIL B PARIKH,MR SANDEEP R LIMBANI
35106	FA/2664/2011	22/12/2011	KIRANKUMAR HARGOVANDAS PATEL,	MR CHIRAG B PATEL	PATEL MAHENDRABHAI HARGOVANDBHAI,JIVRAMBHAI BABHAIDAS PATEL,DIPUJI MAFAJI THAKOR,AMBALALBHAI AMTHABHAI PATEL	
35107	FA/2665/2011	29/11/2012	SATYA NARAYAN OIL MILL,	MR ANAL S SHAH	PASCHIM GUJARAT VIJ CO. LTD THROUGH DEPUTY ENGINEER,	MR SP HASURKAR

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35108	FA/2666/2011	06/07/2015	RABARI SITABEN WD/O RAMESHBHAI DHANABHAI,MINOR RIMPALBEN RAMESHBHAI RABARI, THROUGH RABARI SITABEN,MINOR AMRAT RAMESHBHAI RABARI, THROUGH RABARI SITABEN,MINOR AMIT RAMESHBHAI RABARI, THROUGH RABARI SITABEN,DHANBHAI BHALABHAI RABARI,MANIBEN W/O DHANBHAI BHALABHAI RABARI	MR. YOGENDRA THAKORE	VIKRAMJI BABUJI MAKAWANA,BABUBHAI VELJIBHAI CHAUDHARY,IFFCO-TOKIYO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA,MR AMIT N CHAUDHARY
35109	FA/2668/2011	16/09/2011	HARSHIKA ALPESHBHAI PATEL,MINOR BINDRA, THROUGH HARSHIKA ALPESHBHAI PATEL,MINOR HETKUMAR, THROUGH HARSHIKA ALPESHBHAI PATEL	MR AMIT N CHAUDHARY	RAKESH @ TINO JAYVANTBHAI SHIVLE,PRANAV JAYKANTBHAI PATEL,ORIENTAL INSURANCE COMPANY LIMITED,GORDHANBHAI GARBADBHAI PATEL	
35110	FA/2669/2011	18/04/2018	HEIRS OF DECEASED RAMJIBHAI RANABHAI GONDALIYA, RASILABEN,JAGDISHKUMAR S/O RAMJIBHAI GONDALIYA,PRAVINABEN W/O RAMBHAI MATHUKIYA,NAYNABEN W/O KAMLESHBHAI PIPALIYA,PUSHPABEN W/O SAGARBHAI BABARIYA,MAYURBHAI S/O RAMJIBHAI GONDALIYA	MR JAYANT P BHATT,MR ASHISH P BHATT	DEVSIBHAI SAMATBHAI RATHOD,MANSURABHAI MAMADBHAI MEMDANI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
35111	FA/2671/2011	18/04/2017	SUMITRABEN KANUBHAI PATEL,DARSHNABEN KANUBHAI PATEL,TEJALBHAI KANUBHAI PATEL,DHARMESHBHAI KANUBHAI PATEL,SHANTABEN CHANDUBHAI PATEL	MR.HIREN M MODI	RAMESHBHAI MANGALBHAI BHOI,DEPOT MANAGER,KADVABHAI SAMANTBHAI BHARWAD	RULE SERVED,MRS VASAVDATTA BHATT
35112	FA/2673/2011	19/06/2017	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DAUD HAJI MAMAD SANGHAR,MAMAD SALEY SANGHAR,SHERBANU UMAR NODEY	UNSERVED EXPIRED (N),RULE SERVED
35113	FA/2674/2011	19/06/2017	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DAUD HAJI MAMAD SANGHAR,MAMAD SALEY SANGHAR,ISMAIL OSMAN KUMBHAR	NOTICE SERVED,MR.HIREN M MODI
35114	FA/2675/2011	27/02/2019	NILESH K PATEL,	MR. BK. RAJ	JAYSHREEBEN R SHAH R/A.1001,AJANTA APARTMENT,,	MR. AAMIR S PATHAN
35115	FA/2676/2011	01/02/2018	LEGAL HEIRS OF DECEASED SHAILESHBHAI BALDEVBHAI PATEL,,PATEL MEHULBHAI SHAILESHBHAI,PATEL CHETNABEN SHAILESHBHAI,MINOR PATEL SAGARBHAI SHAILESHBHAI, THROUGH PATEL CHANDRIKA-	MR JM BAROT	PARMAR PRAVINSINH CHEDUSINH,PATEL DARSHAN SOMABHAI,NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED,MR VIBHUTI NANAVATI
35116	FA/2677/2011	08/12/2011	LEGAL HEIRS OF RANMALBHAI MOMAIYABHAI BORICHA, MANDANBHAI,DAXABEN MOMAIYABHAI BORICHA	MR PANKAJ R DESAI	MERAMBHAI RAMSURBHAI,NEW INDIA INSURANCE CO	MR MEHUL S SHAH,(MR SURESHM SHAH),MR GC MAZMUDAR,MR HG MAZMUDAR
35117	FA/2678/2011	05/12/2011	THE ORIENTAL INSURANCE CO.LTD.,	(MR SN SINHA)	BIRJU MOHANBHAI GODHANI,SHAILABEN MOHANBHAI GODHANI,PRATIKKUMAR MOHANBHAI GODHANI,KRISHNABEN WD/O. MOHANBHAI GODHANI,CHANDRIKABEN WD/O. MOHANBHAI GODHANI,GODAVARIBEN W/O. MAKODBHAI GODHANI,MAKODBHAI MOHANBHAI GODHANI,MASHRUBHAI CHATURBHAI KOLIPATEL,SATADHAR BHAVNAGAR TRANSPORT COMPANY,R.G. MORI,RAVJIBHAI KALUBHAI TAMILIYA,BATUKBHAI RAGHVJIBHAI PATEL,UNITED INDIA INSURANCE CO.LTD.	,DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR ASHUTOSH R BHATT
35118	FA/2679/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O ISE ASMAL BAGAS,FATMABEN WD/O ISE ASMAL,MUSABHAI ISE ASMAL	
35119	FA/2680/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JETHABHAI CHHAGANBHAI PRAJAPATI,	
35120	FA/2681/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O DAHYABHAI ISHVARBHAI SHUSHILABEN WD/O DAHYABHAI,HEMANSHUBEN D/O DAHYABHAI,KALPESHBHAI DAHYABHAI PATEL,KIRTIBEN D/O DAHYABHAI	
35121	FA/2682/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRAKANT SHANTILAL PATEL,	

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35122	FA/2683/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MELABHAI RAISANGBHAI,	
35123	FA/2684/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ALI DARBAR MUSA,	
35124	FA/2685/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALIBHAI MUSABHAI UMARJI,	
35125	FA/2686/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEMLATABEN GOVINDBHAI,	
35126	FA/2687/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN WD/O ISAP ISE VALI,ZARINABEN ISAP ISE	
35127	FA/2688/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI GORDHANBHAI,	
35128	FA/2689/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BAI AAISHA WD/O ALI ASMAL BAPU,	
35129	FA/2690/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O MANHARBHAI MAGANBHAI MANJULABEN MANHARBHAI,	
35130	FA/2691/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHUPENDRABHAI MAGANBHAI,	
35131	FA/2692/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O RAISANG GAMBHIRSANG MAHMAD RAISANG,ABDULBHAI RAISANG	
35132	FA/2693/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN WD/O KARIMBHAI BHIKHABHAI,MUMTAZBEN KARIMBHAI	
35133	FA/2694/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMARSANG BHAGVANSANG PARMAR,	MR KM SHETH
35134	FA/2695/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DILIPSINH PAHADSINH PARMAR,	MR KM SHETH
35135	FA/2696/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHUBAHEN JETHISINH YADAV,	MR KM SHETH
35136	FA/2697/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANLAL NARSINH,	MR KM SHETH
35137	FA/2701/2011	18/04/2012	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PINTUBHAI RANCHHODBHAI PARMAR,MAYUDDIN SHAMSUDDIN SHEIKH (DRIVER),BHUPENDRABHAI M MARWADI (OWNER OF THE VEHICLE)	RULE UNSERVED,MR MOHSIN M HAKIM
35138	FA/2702/2011	14/06/2017	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BAKULKUMAR PRAVINSINH PARMAR SINCE DECD. THROUGH HEIRS,SAVITABEN PRAVINSINH PARMAR,MAYUDDIN SHAMSUDDIN SHEIKH (DRIVER),BHUPENDRABHAI M MARWADI (OWNER OF THE VEHICLE)	RULE UNSERVED,MR MOHSIN M HAKIM
35139	FA/2707/2011	04/07/2011	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARAYANBHAI HIMATSINH,NAVALBHAI HIMATSINH	
35140	FA/2708/2011	14/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI JESINGBHAI PATEL,	
35141	FA/2709/2011	01/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINH MOHANSINH,	
35142	FA/2710/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI JADI, D/O. GALA MITHA WHOSE HEIRS & LEGAL REPRESENTA,PARVTIBEN CHIMANBHAI,THAKOREBHAI CHIMANBHAI,RAMUBHAI CHIMANBHAI,GAURIBEN CHIMANBHAI,BALUBHAI CHIMANBHAI,KASHIBEN CHIMANBHAI,LAXMIBEN CHIMANBHAI	
35143	FA/2711/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIJALBHAI NANIYABHAI,	

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35144	FA/2712/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI MULJIBHAI,DHIRAJBHAI RAMESHBHAI,MADHUBHAI RAMESHBHAI,PRAVINBHAI RAMESHBHAI	
35145	FA/2713/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGABHAI JIVABHAI,	
35146	FA/2714/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULABBHAI HARIBHAI PATEL,	
35147	FA/2715/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI HIRALAL,	
35148	FA/2716/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI VESTI'S HEIRS & LEGAL HEIRS & LEGAL REPRESENTATIVES.,RAMESHCHANDRA RAMANLAL,SUMITRABEN RAMANLAL,RAMILABEN RAMANLAL,KUMUDBEN RAMANLAL,SURESHBHAI RAMANLAL,DINESHBHAI RAMANLAL,EKTABEN, WD. OF RASIKBHAI,KUSUMBEN RAMANLAL	
35149	FA/2717/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI HANSJIBHAI,YOGIBEN, WIDOW OF NATUBHAI,KANCHANBHAI NATUBHAI,JENTIBHAI NATUBHAI,KANTIBHAI NATUBHAI,MANJUBEN NATUBHAI,MADHUBEN NATUBHAI	
35150	FA/2718/2011	05/07/2011	DY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI CHHANUBHAI'S HEIRS & LEGAL REPRESENTATIVES,BAJIBEN WIDOW OF RAMANBHAI,JAGDISHBHAI RAMANBHAI,HARNISHBHAI RAMANBHAI,NAYNABEN RAMANBHAI	
35151	FA/2719/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MAHENDRABHAI CHUNILAL,	
35152	FA/2720/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL CHUNILAL DHANJIBHAI,	
35153	FA/2721/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANGALBHAI BHADHARBHAI,MADHAVBHAI LAVGANBHAI VASAVA	
35154	FA/2722/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VASAVA NARSANGBHAI MOTIBHAI,	
35155	FA/2723/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MELABHAI LAKHABHAI,	
35156	FA/2724/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MALIBEN BHAIJIBHAI,	
35157	FA/2725/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHATURBHAI LALABHAI,	
35158	FA/2726/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VASANTBHAI KASHIBHAI,	
35159	FA/2727/2011	24/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HASMUKHBHAI CHHITABHAI,DEVENDRABHAI CHHITABHAI	
35160	FA/2728/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF MADRESA. ABDUL GAFUR HAJI MOHAMAD BHUD,ALI MOHAMAD GOLATI TRUSTEE,ABDULLAH MOHAMAD JAMBUSARIA	
35161	FA/2729/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ALI AHMAD BAGA MITHA,FATMABEN WD/O ALI AHMAD,DAUDBHAI ALI AHMAD,HANIFBHAI ALI AHMED,FARUKBHAI ALI AHMED,SIRAJBHAI ALI AHMED,FIROZBHAI ALI AHMED,NOORJAHANBEN D/O ALI AHMED	
35162	FA/2730/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATMABEN WD/O UMARJI BAGAS,SAFI MOHAMAD UMARJI BAX,MUSTAK UMARJI BAGAS,SABBIR UMARJI BAGAS,KAMRUNISHA UMARJI BAGAS,REHANA UMARJI BAGAS	

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35163	FA/2733/2011	01/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DALPATSANG JESANG BAVA,MAKVARBEN DALPATSINH,MAHENDRASINH DALPATSINH,RANJITSINH DALPATSINH	
35164	FA/2734/2011	01/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF LALJI MAHARAJ, KHUMANSANG MEGHRAJ,	
35165	FA/2735/2011	01/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI VITHTHALBHAI,	
35166	FA/2736/2011	01/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARISINH MULJIBAVA,	
35167	FA/2737/2011	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O HARIBHAI MAHIJIBHAI, KAUSHIKBHAI HARIBHAI,	
35168	FA/2738/2011	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI CHITABHAI,	
35169	FA/2739/2011	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O PUNJIBEN AMBALAL, SANJAY BHAI AMBALAL,	
35170	FA/2740/2011	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O SHANKARBHAI JORABHAI, RAMANBHAI SHANKARBHAI,	
35171	FA/2741/2011	28/07/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARHARI VARIBHAI,	
35172	FA/2742/2011	28/06/2011	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	.,	
35173	FA/2743/2011	28/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBEN CHANDUBHAI,	
35174	FA/2744/2011	28/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI MOHANBHAI,	
35175	FA/2745/2011	28/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI KASHIBHAI,	
35176	FA/2746/2011	28/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI HIMATBHAI,	
35177	FA/2747/2011	28/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI PARSHOTTAMBHAI,	
35178	FA/2748/2011	10/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAIYED FARID BADASAHEB,MOHMAD SALIM BADASAHEB,MOHMAD NOORANI BADASAHEB,MAIYUDDIN BADASAHEB	
35179	FA/2749/2011	10/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VASAVA SHANABHAI MELABHAI,VASAVA RAVIDAS MELABHAI	
35180	FA/2750/2011	10/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	YUSUF ISHAQBHAI,	
35181	FA/2751/2011	10/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	JAMAL MOHMAD IBRAHIM KOTHIWALA,	
35182	FA/2752/2011	10/08/2011	SPL. LAND ACQ. OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BAI ZAVER WD/O RAMDAS ODHVANI,	
35183	FA/2753/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GABHAJI BABAJI,SHANTABEN WD/O GABHAJI BABAJI,DAHYAJI GABHAJI,MAHOTJI GABHAJI,NATVARJI GABHAJI,SHARDABEN GABHAJI,NANDABEN GABHAJI,MANGIBEN BABAJI,ICHHABEN BABAJI,KUNVARBEN WD/O BABAJI VIRMAJI	,MR YATIN SONI
35184	FA/2754/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DAHYAJI PUNJAJI,AMRATJI DAHYAJI,UMEDJI DAHYAJI,ISABEN DAHYAJI,SARLABEN DAHYAJI	
35185	FA/2755/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE MANGAJI MOTIJI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35186	FA/2756/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI SARTANBHAI GANESHBHAI,	
35187	FA/2757/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PANCHAL GANDABHAI AMBALAL,GIRISHBHAI GANDABHAI,DHANJIBHAI GANDABHAI,BHARATBHAI GANDABHAI,BABUBHAI GANDABHAI,JASHIBEN GANDABHAI,MANJULABEN GANDABHAI,CHAMPABEN GANDABHAI,GEETABEN GANDABHAI,PASHIEBN AMBALAL,LILABEN AMBALAL	
35188	FA/2758/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VARSANGJI AMAJI,DHULAJI AMAJI,MANAJI AMAJI,SITABEN AMAJI	
35189	FA/2759/2011	27/06/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THAKORE MATHURJI NATHAJI,FATAJI MATHURJI,SHAMBHUJI MATHURJI	
35190	FA/2760/2011	28/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASHIBHAI FULABHAI,	
35191	FA/2761/2011	28/07/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI DHANABHAI,	
35192	FA/2762/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANSANG RAMSANG,UDESANG MELABHAI,JASHUBHAI MELABHAI	
35193	FA/2763/2011	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NARANBHAI FULABHAI,	
35194	FA/2764/2011	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAJ BALVANTSINH B,	
35195	FA/2765/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HERIS OF DECEASED BUDHIYABHAI VESTABHAI BARIAY,SHIVIBEN BUDHIYABHAI BARIYA,MODILAL BUDHIYABHAI BARIYA,SUNDERLAL BUDHIYABHAI BARIYA,VECHIBEN BUDHIYABHAI BARIYA,KANTABEN BUDHIYABHAI BARIYA	
35196	FA/2766/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MULJIBHAI DIPABHAI BARIYA,	
35197	FA/2767/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MAGANBHAI NATHABHAI,AMARSINH MAGANBHAI,BABLIBEN D/O MAGANBHAI NATHABHAI,BACHIBEN D/O MAGANBHAI NATHABHAI	
35198	FA/2768/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED GOVINDHAI PRETABHAI VANKAR,RAMJIBHAI GOVINDBHAI,LEGAL HEIRS OF DECEASED KUTARBHAI DHANABHAI VANKAR,MULJIBHAI KUTARBHAI	
35199	FA/2769/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VASANTBHAI BIJALBHAI,LAGEL HEIRS OF DECEASED MANABHAI TEJABHAI,SARMUKHBHAI MANABHAI,ARVINDBHAI MANABHAI,MANIBEN WD/O MANABHAI TEJABHAI,ANILABEN D/O MANABHAI TEJABHAI,VITTHALBHAI TEJABHAI	
35200	FA/2770/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JINGABHAI DHURABHAI BARIYA,NANDUBHAI BHURABHAI BARIYA	
35201	FA/2771/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED CHHITABHAI HIRABHAI,RAMANBHAI CHHITABHAI BARIYA	
35202	FA/2772/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VECHATBHAI KANCHANBHAI BARIYA,	
35203	FA/2773/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GAMBHIRBHAI MAKANBHAI BARIYA,	
35204	FA/2774/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANIBEN CHHITUBHAI,MANJUBEN CHHITUBHAI	
35205	FA/2775/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANTIBHAI JESANBHAI,	

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35206	FA/2776/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED RASIKLAL KANCHANBHAI BARIYA,RAMILABEN WD/O RASIKLAL KANCHANLAL BARIYA,ALKESHBHAI RASIKLAL BARIYA	
35207	FA/2777/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI THEDUBHAI BARIYA,	
35208	FA/2778/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED UKEDBHAI MALIYABHAI BARIYA,RUKHIBEN WD/O UKEDBHAI MALIYABHAI BARIYA,REVABEN D/O UKEDBHAI MALIYABHAI BARIYA,ISHWARBHAI UKEDBHAI BARIYA,POPATBHAI UKEDBHAI BARIYA,BHIKHABHAI UKEDBHAI BARIYA	
35209	FA/2779/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED RAMJIBHAI KHALPABHAI,SAVITABEN D/O RAMJIBHAI KHALPABHAI,RAMATIBEN D/O RAMJIBHAI KHALPABHAI,VITTHALBHAI BHALABHAI,LEGAL HEIRS OF DECEASED CHANDUBHAI GEMABHAI,MADHUBEN WD/O RANCHHODBHAI CHANDUBHAI,VARSHABEN D/O RANCHHODBHAI CHANDUBHAI,USHABEN D/O RANCHHODBHAI CHANDUBHAI,MUNNIBEN D/O RANCHHODBHAI CHANDUBHAI	
35210	FA/2780/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VECHATBHAI KANCHANBHAI BARIYA,	
35211	FA/2781/2011	08/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI NARUBHAI BARIYA,	
35212	FA/2782/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUSA HASAN,	
35213	FA/2783/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YAKUB IBRAHIM MOHMAD,	
35214	FA/2784/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWAR GOVIND PATEL,	
35215	FA/2785/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ARVIND MAGAN PATEL,	
35216	FA/2786/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAYANTIBHAI AMBALAL PATEL,	
35217	FA/2787/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAULVI ISMAIL YUSUF DOUD,	
35218	FA/2788/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL YAKUB MOHMAD,	
35219	FA/2789/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHAVSANG FULSANG GOHIL,	
35220	FA/2790/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YAKUB ALI MUSA,	
35221	FA/2791/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM MOHMMAD AMIJI,	
35222	FA/2792/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HURIBEN DAWUD AHMAD HASAN,	
35223	FA/2793/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ALI MUSA MOHAMAD BHAYJI,	
35224	FA/2794/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADMINISTRATOR OF KAVI MADRESA IMDADIYA ALI YUSUFBHAI,	
35225	FA/2795/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADAM IBRAHIM MOHMAD UMAR BARIWALA,	
35226	FA/2796/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MEMUNABEN AHMAD MUSA,	

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35227	FA/2797/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KUSUMBEN CHAMPAKLAL GUARDIAN OF ANKURKUMAR,	
35228	FA/2798/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAEED YUSUF DHANDHAN,	
35229	FA/2799/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	TRUSTEE OF LALJI MAHARAJ SOMABHAI BABARBHAI PATEL,	
35230	FA/2800/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAKARLAL DAHYABHAI PATEL,	
35231	FA/2801/2011	26/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ASMAL ISAP MOHMMAD,	
35232	FA/2802/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRAMBHAI MOHANBHAI VASAVA,	
35233	FA/2803/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AADAM MOHAMMAD,	
35234	FA/2804/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBEN WD/O DOLATSINH GAMBHIRSINH,	
35235	FA/2805/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATIBEN WD/O BIJAL PUNIYA,	
35236	FA/2806/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARADHBHAI DANJIBHAI VASAVA,	
35237	FA/2807/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSANG DEVJIBHAI VASAVA,	
35238	FA/2808/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH RUPSINH KATHVADIYA,	
35239	FA/2809/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH RUPSINH KATHVADIYA,	
35240	FA/2810/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI BHANKI D/O JITIYABHAI SALIYABHAI,	
35241	FA/2811/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI BIJLABHAI VASAVA,	
35242	FA/2812/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBHIBEN JINIYABHAI VASAVA,	
35243	FA/2813/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI SHIVABHAI VASAVA,	
35244	FA/2814/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARADHBHAI MUNIYABHAI VASAVA,	
35245	FA/2815/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBUBHAI ICHCHUBHAI VASAVA,	
35246	FA/2816/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETUBEN NORTABHAI VASAVA,	
35247	FA/2817/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI PREMJIBHAI VASAVA,	
35248	FA/2818/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOMANBHAI DEVJIBHAI VASAVA,	
35249	FA/2819/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATIYABHAI CHHIDABHAI VASAVA,	
35250	FA/2820/2011	04/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF GHAMBHIR CHHINDIYA, RAMESHBHAI GAMBHIRBHAI,	
35251	FA/2822/2011	02/12/2011	UNITED INDIA INSURANCE COMPANY LTD., REGISTERED OFFICE &,	MR RAJNI H MEHTA	KANUBHAI MANORBHAI BARIYA,BRIJESHBHAI SOMABHAI PATEL,SHANABHAI CHHAGANBHAI RANA	,MR.HIREN M MODI
35252	FA/2823/2011	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	JASHUBHAI PARAGBHAI PATEL,BIPINCHANDAR PARAGBHAI PATEL,PUSHPABEN PARAGBHAI PATEL	

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35253	FA/2824/2011	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KESARISINH MOHANBAWA,	
35254	FA/2825/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TEJABA RAISANG,	
35255	FA/2826/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBSHA MOHMADSHA,	
35256	FA/2827/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABEN MELABHAI,	
35257	FA/2828/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANGBHAI MANORBHAI,	
35258	FA/2829/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DARIYABEN NARESHBHAI,	
35259	FA/2830/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGBHAI HIRABHAI,	
35260	FA/2831/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA HAJI ADAM AS POA OF UMARJI HAJI ADAM,	
35261	FA/2832/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI VERIBHAI,	
35262	FA/2833/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG NAGJIBHAI,	
35263	FA/2834/2011	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BASHIRSHA ABDULSHA,ISMAIL ABDULSHA,GULABSHA ABDULSHA,AKBARSHA ABDULSHA	
35264	FA/2835/2011	28/11/2011	SHILPA W/O JAYDEEPKUMAR PRADYUMANBHAI VAKHARIA,	MR AK MAVALANKAR	JAYDEEPKUMAR PRADHYUMANBHAI VAKHARIA,	MR ISHAN MIHIR PATEL
35265	FA/2836/2011	25/01/2012	ORIENTAL INSURANCE COMPANY LEGAL DEPARTMENT,	MR DAKSHESH MEHTA	SUMITRABEN RAJUBHAI PRAJAPATI W/O DECD. RAJUBHAI NATHUBHAI,SHARMISHTA @ PAYAL RAJUBHAI PRAJAPATI SINCE MINOR THROUGH,CHIRAG RAJUBHAI PRAJAPATI SINCE MINOR THROUGH MOTHER,NATHUBHAI PRABHUDAS PRAJAPATI,PARVATIBEN NATHUBHAI PRAJAPATI,MANSURI RAFIQBHAI HASANBHAI,VIJAYBHAI KANTILAL BHARWAD	RULE SERVED
35266	FA/2838/2011	09/02/2012	KALA COLONY CO-OPERATIVE HOUSING SOCIETY LTD THROUGH,	NANAVATI ASSOCIATES	VIKRAMBHAI PUNJABHAI PALKHIWALA,PUNJABHAI MOHANBHAI H.U.F,GAUTAMBHAI PUNJABHAI PALHIWALA,ANILBHAI PUNJABHAI PALKHIWALA	,MR SHITAL R PATEL
35267	FA/2840/2011	22/02/2012	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	KALIBEN PARSINGBHAI MATHAR,RAMSING RUPABHAI GARASIYA,RAMSING RUPABHAI GARASIYA	RULE SERVED,MR UM SHASTRI
35268	FA/2841/2011	22/02/2012	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	HINABEN RAJUBHAI MATHAR,RAMSING RUPABHAI GARASIYA,RAMSING RUPABHAI GARASIYA	RULE SERVED
35269	FA/2842/2011	22/02/2012	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	ARVINDBHAI DALSUKHBHAI KOLI (MINOR) THRO'DALSUKHBHAI G KOLI,RAMSING RUPABHAI GARASIYA,RAMSING RUPABHAI GARASIYA	RULE SERVED
35270	FA/2843/2011	28/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DAUD HAJI MAMAD SANGHAR,MAMAD SALEY SANGHAR,HAMIDABEN AAMAD SORA	RULE NOT RECD BACK
35271	FA/2844/2011	28/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	DAUD HAJI MAMAD SANGHAR,MAMAD SALEY SANGHAR,SAJEDA @ MAMABHAI AAMAD SORA MINOR THROUGH AAMAD A SORA	RULE NOT RECD BACK
35272	FA/2847/2011	07/10/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANEKLAL HARGOVANDAS,	SERVED BY AFFIX. (R),MR PUNIT B JUNEJA
35273	FA/2848/2011	07/10/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANEKLAL HARGOVANDAS,	MR PUNIT B JUNEJA
35274	FA/2849/2011	07/10/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANEKLAL HARGOVANDAS,	MR PUNIT B JUNEJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35275	FA/2850/2011	07/10/2011	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	MANEKLAL HARGOVANDAS,	MR PUNIT B JUNEJA
35276	FA/2852/2011	08/11/2011	ZARINABEN SAJJAUDDIN SHAIKH,	MR DN PANDYA	ZALA LALSINH KISHORSINH,DASARTHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE CO. LTD,VASIMKHAN FAKIRMOHMED MANSURI,MOHMEDDHAN RASULKHAN PATHAN,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	
35277	FA/2853/2011	08/11/2011	ISMILE MOHMAD MANSURI,	MR DN PANDYA	ZALA LALSINH KISHORSINH,DASARTHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE CO. LTD,VASIMKHAN FAKIRMOHMED MANSURI,MOHMEDDHAN RASULKHAN PATHAN,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	
35278	FA/2854/2011	08/11/2011	SAJJAUDDIN MUSAJI SHAIKH,	MR DN PANDYA	ZALA LALSINH KISHORSINH,DASARTHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE CO. LTD,VASIMKHAN FAKIRMOHMED MANSURI,MOHMEDDHAN RASULKHAN PATHAN,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	
35279	FA/2859/2011	04/10/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PARULBEN SHAILESHBHAI SHAH WD/O SHAILESHBHAI B SHAH,SMIT SHAILESHBHAI SHAH THRO' PARULBEN SHAH,SUHAGINI SHAILESHBHAI SHAH THRO' PARULBEN SHAH,BHANUBHAI TRIBHOVANDAS SHAH,PUSHPABEN TRIBHOVANDAS SHAH,RUVANSINH RATANSINH RATHOD	,MR MTM HAKIM,MS G R VIJAYALAKSHMI
35280	FA/2860/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O KANJIBHAI HIRABHAI,DEVBEN WD/O KANJIBHAI HIRABHAI,FATESANGBHAI KANJIBHAI,SURESHBHAI KANJIBHAI,BHIKHIBEN KANJIBHAI,LAKHIBEN KANJIBHAI	
35281	FA/2861/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MAGANBHAI,	
35282	FA/2862/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SECRETARY OF VASNA SOCIETY, PRABHUDAS PARSOTTAMDAS PATEL,	
35283	FA/2863/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI NATHABHAI PRAJAPATI,	
35284	FA/2864/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI LAXMANBHAI,	
35285	FA/2865/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMIYASHANKAR PREMANAND PUROHIT,	
35286	FA/2866/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN WD/O RAIJE JESANG,	
35287	FA/2867/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABAHEN WD/O CHHOTABHAI,	
35288	FA/2868/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O HARKHABEN DHULABHAI DEVJI, VISHNUBHAI CHANDUBHAI,	
35289	FA/2869/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SANTILAL PARAGBHAI,	
35290	FA/2870/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI CHHOTABHAI PATEL,	
35291	FA/2871/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O HIRABAHEN WD/O CHHANABHAI RANCHHODBHAI,JAGDISHBHAI CHHANABHAI	
35292	FA/2872/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O KAMLABEN BHIKHABHAI, SURESHBHAI BHIKHABHAI,	
35293	FA/2873/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	INDULAL NARBHERAM BHATT,	
35294	FA/2874/2011	25/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DARIYABAHEN MOHANBHAI THAKORE,	

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35295	FA/2875/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SOMABHAI PARSOTTAMBHAI DECEASED.,DINESHBHAI SOMABHAI,MEENABEN SOMABHAI,HEMLATABEN HASMUKHBHAI SOMABHAI,MAYANKBHAI HASMUKHBHAI SOMABHAI,RAKESHBHAI HASMUKHBHAI SOMABHAI,VIKASHBHAI HASMUKHBHAI SOMABHAI,BHAILALBHAI PARSOTTAMBHAI DECEASED.,SAVITABEN W/D. BHAILALBHAI,KIRANBHAI BHAILALBHAI,BHASKARBHAI BHAILALBHAI,DHARMISTHABEN BHAILALBHAI,PUSHPABEN WD/O BHAGVANBHAI PARSOTTAMBHAI	
35296	FA/2876/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KASHIBEN WD/O KHODA BHAVAN DECEASED.,SHARDABEN KASHIBEN,MANGIBEN KASHIBEN	
35297	FA/2877/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHIMSINH JIBHAI DHARMA,KABHAI JIBHAI DECEASED.,JADABEN KABHAI WD/O.KABHAI JIBHAI,NARESHBHAI KABHAI,NAVNEETBHAI KABHAI,SARASWATIBEN KABHAI,JAGDISH JIBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
35298	FA/2878/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAIYED SUMSUDDIN GULAM MAYUDDIN DECEASED,HAJIBEGAM SUMSUDDIN WD/O. SUMSUDDIN GULAM MAYUDDIN,HAMIDUDDIN SUMSUDDIN,AMINUDDIN SUMSUDDIN,IQBALMIYA SUMSUDDIN,ZAKIYABEGAM SUMSUDDIN,NURUNNISHA SUMSUDDIN,SHAHEENBEGAM SUMSUDDIN,SHABANABEGAM SUMSUDDIN	
35299	FA/2879/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VASANTBHAI CHHAGANBHAI DECEASED.,LAXMIBEN VASANTBHAI WD/O. VASANTBHAI CHHAGANBHAI,NANSANGBHAI VASANTBHAI,KANCHANBEN VASANTBHAI,MAANSANGBHAI VASANTBHAI,AMBABEN VASANTBHAI,KAMLABEN VASANTBHAI	
35300	FA/2880/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHIMSANG JIBHAI DHARMA,KABHAI JIBHAI DHARMA DECEASED.,JADABEN KABHAI WD/O. KABHAI JIBHAI,NARESHBHAI KABHAI,NAVNEETBHAI KABHAI,SARASWATIBEN KABHAI,JAGDISHBHAI JIBHAI DHARMA	
35301	FA/2881/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ISMAIL BAPU MUSE DECEASED.,BIBIBEN ISMAIL BAPU MUSE WD/O. ISMAIL BAPU MUSE,MAHAMMADBHAI ISMAIL BAPU,HAFEZALI ISMAIL BAPU,UMARJI ISMAIL BAPU,AYUB ISMAIL BAPU,GULAM ISMAIL BAPU,GAFUR ISMAIL BAPU,AMINABEN ISMAIL BAPU,MARIYAM ISMAIL BAPU,MAHEMUDABEN ISMAIL BAPU	
35302	FA/2882/2011	16/08/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HARMANBHAI PARAGBHAI DECEASED.,SHARDABEN HARMANBHAI WD/O. HARMANBHAI PARAGBHAI,SAVITABEN HARMANBHAI DECEASED.,RAJESHBHAI HARMANBHAI,DEENABEN HARMANBHAI,BHAVNABEN SAVITABEN,SHEETALBEN SAVITABEN,PRAGNESHKUMAR SAVITABEN	
35303	FA/2883/2011	17/10/2011	DALWADI RAVJIBHAI PARBHUBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35304	FA/2884/2011	17/10/2011	SHANTABEN MAVJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35305	FA/2885/2011	17/10/2011	DALWADI CHHAGANBHAI DEVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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35306	FA/2887/2011	17/10/2011	SHANTABEN MAVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35307	FA/2888/2011	17/10/2011	MOHANBHAI MALABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35308	FA/2889/2011	17/10/2011	PREMJIBHAI MOHANBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35309	FA/2890/2011	17/10/2011	TAKHUBEN RUGNATHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35310	FA/2891/2011	17/10/2011	DALWADI DAYABHAI LALABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35311	FA/2892/2011	17/10/2011	JERAMBHAI KHIMABHAI ETC.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35312	FA/2893/2011	17/10/2011	HARIJAN PUNJABHAI HIRABHAI, & VALJIBHAI HIRABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35313	FA/2894/2011	17/10/2011	HARIJAN PUNJABHAI HIRABHAI, & VALJI HIRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35314	FA/2895/2011	17/10/2011	HARIJAN PUNJABHAI HIRABHAI, & VALJI HIRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35315	FA/2896/2011	17/10/2011	HARIJAN PUNJABHAI HIRABHAI, & VALJI HIRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35316	FA/2897/2011	17/10/2011	TAKHUBEN RUGNATHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35317	FA/2898/2011	17/10/2011	KOLI SINDHABHAI MOTIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35318	FA/2899/2011	17/10/2011	DALWADI DHARMSHI LAVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35319	FA/2900/2011	17/10/2011	DALWADI CHATUR LAVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35320	FA/2901/2011	17/10/2011	DALWADI PREMJI CHHAGANBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35321	FA/2902/2011	17/10/2011	KOLI RAMUBEN KHIMABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35322	FA/2903/2011	17/10/2011	THAKERSHIBHAI VASTABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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35323	FA/2904/2011	17/10/2011	TAKHUBEN RUGNATHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35324	FA/2905/2011	17/10/2011	JADEJA MAHENDRASINH MOHBATSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
35325	FA/2906/2011	17/10/2011	JADEJA MAYAKUNVERBA BHARATSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35326	FA/2907/2011	17/10/2011	VIKRAMSINH MOHBATSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35327	FA/2908/2011	17/10/2011	VIKRAMSINH MOHBATSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35328	FA/2909/2011	17/10/2011	JADEJA MAYAKUNVERBA BHARATSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35329	FA/2910/2011	17/10/2011	LATE GOVINDBHAI RUGNATHBHAI, HEIR'S SANKUBEN GOVIN & OTHER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35330	FA/2911/2011	17/10/2011	LATE KOLI KALUBHAI NARSHIBHAI, BHARATBHAI KALUBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35331	FA/2912/2011	17/10/2011	THAKERSHIBHAI GOVINDBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35332	FA/2913/2011	17/10/2011	SAVITABEN GHANSHYAMBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35333	FA/2914/2011	17/10/2011	DALWADI NARSHIBHAI MULJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35334	FA/2915/2011	17/10/2011	FULJIBA KIRITSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35335	FA/2916/2011	17/10/2011	HARIJAN KARSANBHAI BAVALBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35336	FA/2917/2011	17/10/2011	KOLI RAMJI SAMABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35337	FA/2918/2011	17/10/2011	KOLI VIRJIBHAI BAVALBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35338	FA/2919/2011	17/10/2011	PARBHUBHAI NARSHIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35339	FA/2920/2011	17/10/2011	HARIJAN PUNJA HIRABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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35340	FA/2921/2011	17/10/2011	PRABHATBA HATHISINH ETC.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35341	FA/2922/2011	17/10/2011	KHENGARSINH JANAKSINH RAMSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35342	FA/2923/2011	17/10/2011	JADEJA GHELUBHA DIPSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35343	FA/2924/2011	17/10/2011	HARIJAN KARSANBHAI BAVALBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35344	FA/2925/2011	17/10/2011	KOLI RAMJI SAMABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35345	FA/2926/2011	17/10/2011	HARIJAN RAMJIBHAI DEHABHAI (WAGHELA),	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35346	FA/2927/2011	17/10/2011	HARIJAN RAMJIBHAI DEHABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35347	FA/2928/2011	17/10/2011	JADEJA YASHVANTSINH DADUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35348	FA/2929/2011	17/10/2011	JADEJA YASHVANTSINH DADUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35349	FA/2930/2011	17/10/2011	JADEJA YASHVANTSINH DADUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35350	FA/2931/2011	17/10/2011	KOLI RAMJI SAMABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35351	FA/2932/2011	17/10/2011	NAVALSINH DIPSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35352	FA/2933/2011	17/10/2011	HARIJAN PUNJABHAI HIRABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35353	FA/2934/2011	17/10/2011	VIKRAMSINH MOHBATSINH (GANDUBHAI),	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35354	FA/2935/2011	17/10/2011	NAVALSINH DIPSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35355	FA/2936/2011	09/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI SHAMALBHAI,KIRITBHAI SHAMALBHAI	
35356	FA/2937/2011	09/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL YAKUB AADAM,	
35357	FA/2938/2011	09/08/2011	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF YAKUB VALI DALAL,	

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35358	FA/2939/2011	17/10/2011	LATE KOLI RAMJI BHAGVANJIBHAI'S HEIR JAGDISHBHAI RAMJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35359	FA/2940/2011	17/10/2011	KOLI DEVSHI BHAGVANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35360	FA/2941/2011	17/10/2011	KOLI VAJUBHAI TAKHUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35361	FA/2942/2011	17/10/2011	RANA BHIKHUBHA ANUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35362	FA/2943/2011	17/10/2011	RANA JETHUBHA ANUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35363	FA/2944/2011	17/10/2011	ZALA SUKHDEVSINH MOHANSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35364	FA/2945/2011	17/10/2011	KOLI SAVABHAI KUNVERABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35365	FA/2946/2011	17/10/2011	ZALA MAHENDRASINH DILAWARSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35366	FA/2947/2011	17/10/2011	RANA MAHAVIRSINH DILAWARSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35367	FA/2948/2011	17/10/2011	RANA JETHUBHA ANUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35368	FA/2949/2011	17/10/2011	RANA SAMUBEN BHAGVANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35369	FA/2950/2011	17/10/2011	KOLI LALJI BHAGVANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35370	FA/2951/2011	17/10/2011	DALWADI AMARSHI PARBHUBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35371	FA/2952/2011	17/10/2011	DALWADI AMARSHI PARBHUBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35372	FA/2953/2011	17/10/2011	RAJPUT RATANSINH MERUBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35373	FA/2954/2011	17/10/2011	LATE RAJPUT RAMUBHAI RATANSINH'S HEIR PABHUBHAI RAMABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35374	FA/2955/2011	17/10/2011	RAJPUT JESINGBHAI MALABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35375	FA/2956/2011	17/10/2011	LATE BECHARBHAI RAMJIBHAI SOLANKI'S HEIR DAJIBHAI BECHARBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35376	FA/2957/2011	17/10/2011	SHANTILAL GANGARAM PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35377	FA/2958/2011	17/10/2011	AMARSHI POPAT PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35378	FA/2959/2011	17/10/2011	RAJPUT VAJABHAI LAKHMANBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35379	FA/2960/2011	17/10/2011	RAJPUT RATANSINHBHAI LAKHMANBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35380	FA/2961/2011	17/10/2011	RAJPUT JESING MALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
35381	FA/2962/2011	17/10/2011	PATEL PURIBEN HARJIVANBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35382	FA/2963/2011	17/10/2011	PATEL PURIBEN HARJIVANBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35383	FA/2964/2011	17/10/2011	JADEJA AKHUBHA PRABHATSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35384	FA/2965/2011	17/10/2011	SABALSINH RATANSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35385	FA/2966/2011	17/10/2011	PATEL SHAMJIBHAI RAJABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
35386	FA/2967/2011	17/10/2011	KOLI DEVSHI BHAGVANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35387	FA/2968/2011	17/10/2011	KOLI SONDA SHANKERBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35388	FA/2969/2011	17/10/2011	RANA YASHVANTSINH DILAWARSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35389	FA/2970/2011	17/10/2011	PATEL TULSIBHAI PETHABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35390	FA/2971/2011	21/10/2011	PATEL RAMJIBHAI RAJABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35391	FA/2972/2011	17/10/2011	DALWADI CHHAGANBHAI DEVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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35392	FA/2973/2011	17/10/2011	THAKKER CHAMPABEN RANCHHODBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35393	FA/2974/2011	17/10/2011	PARBHUBHAI PARSOTTAMBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35394	FA/2975/2011	17/10/2011	DALWADI PREMJIBHAI LALABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35395	FA/2976/2011	17/10/2011	DALWADI NARSHI LAVJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35396	FA/2977/2011	17/10/2011	RANA SUKHDEVSINH MOHANSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER,(MR SURESHM SHAH)
35397	FA/2978/2011	17/10/2011	DALWADI VASTA UKA ETC.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35398	FA/2979/2011	17/10/2011	LATE KOLI TAKHUBEN NARSHI ETC.'S HEIR LABHUBHAI NARSHIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35399	FA/2980/2011	17/10/2011	JADEJA KUNDANBA MAYURSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35400	FA/2981/2011	17/10/2011	RAJKUNVERBA BACHUBHA AJITSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35401	FA/2982/2011	17/10/2011	RAJKUNVERBA BACHUBHA AJITSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35402	FA/2983/2011	17/10/2011	RANA JETHUBHA ANUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35403	FA/2984/2011	17/10/2011	KOLI BACHUBHAI GANDA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35404	FA/2985/2011	17/10/2011	RANA BHIKHUBHA ANUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35405	FA/2986/2011	17/10/2011	LATE RANA BALVANTSINH KARNUBHAI'S HEIR VIKRAMSINH BALVANSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35406	FA/2987/2011	23/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RATILAL RANCHHOD, KANUBHAI RATILAL,	
35407	FA/2988/2011	23/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI BHUDARBHAI,	
35408	FA/2989/2011	23/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN WD/O CHANDUBHAI NATHABHAI,	
35409	FA/2990/2011	23/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABHRAM ASMAL,	
35410	FA/2991/2011	18/10/2011	HARESH @ HARSUKH JAYANTI SOLANKI,	MR HITESH S PADHYA	BHIKHUBHAI DEVSIBHAI PARMAR,	MR ASHISH M DAGLI

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35411	FA/2992/2011	23/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANUBHAI KARSANBHAI,	
35412	FA/2993/2011	05/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD - RAJKOT,	MR VIBHUTI NANAVATI	ASHOKBHAI MOHANBHAI DONGA,BHUPATBHAI HANSRAJBHAI VAKARIYA,NEW INDIA ASSURANCE CO. LTD,RAMESHBHAI KESHABHAI PARMAR-KOLI,VALJIBHAI VELJIBHAI,ALTAFBHAI OSMANBHAI PILUDIYA SINCE DECD. THROUGH HEIRS,JAHIDABEN ALTAFBHAI PILUDIYA,ASIFBHAI ALTAFBHAI PILUDIYA (MINOR)THRO'RESP. NO. 6/1,ARIFBHAI ALTAFBHAI PILUDIYA (MINOR)THRO' RESP. NO.6/1,OSMANBHAI VALIBHAI PILUDIYA,AMINABEN OSMANBHAI PILUDIYA	,RULE SERVED,MR PALAKH THAKKAR
35413	FA/2994/2011	08/05/2012	LEGAL HEIRS OF DECEASED SUMANBHAI KASTURCHAND - RANJANBEN,SANJAYBHAI SUMANBHAI,DHIRENBHAI SUMANBHAI	MR Y J PATEL	BHURALA HIRAJI MINA,ARVIND MATHURBHAI PATEL,ORIENTAL INSURANCE CO LTD,NITINKUMAR RAMESHCHANDRA UPADHYAY,NEW INDIA INSURANCE COMPANY	
35414	FA/2995/2011	23/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BISMILLABEGUM AHMED MIYA,	
35415	FA/2996/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RASUL JORBHA,	
35416	FA/2997/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM BAAPAL ANOOP GHORI,	
35417	FA/2998/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O KHA SAHEB KESARKHA, HASINABEN WD/O KHA SAHEB KESARKHA,	
35418	FA/3000/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SUBHANBA WD/O UDESANG HIMATSANG,	
35419	FA/3001/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI JETHABHAI PATEL,	
35420	FA/3002/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O ISE ASMAL BAGAS, MUSABHAI ISE ASMAL BAGAS,FATMABEN WD/O ISE ASMAL	
35421	FA/3003/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAILALBHAI CHHAGANBHAI PATEL,BHOGILAL CHHAGANBHAI	
35422	FA/3004/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHATRASANG KESHARISANG RAJ,	
35423	FA/3005/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ZULEKHABEN D/O MUSA ADAM,	
35424	FA/3006/2011	12/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUKESHBHAI CHHOTUBHAI,	
35425	FA/3008/2011	02/12/2011	PRAJAPATI MANISHBHAI KANTIBHAI RATHOD,	MR SHAKEEL A QURESHI	DIPTIBEN MANISHBHAI RATHOD,	MR CHINTAN S POPAT
35426	FA/3009/2011	28/11/2011	JAVEDBHAI FIROZKHAN PATHAN,	MR SHAKEEL A QURESHI	RESHMABEN JAVEDBHAI PATHAN,MINOR AKSHAR JAVEDBHAI PATHAN THROUGH HIS MOTHER RESHMABEN	DS AFF.NOT FILED (N),MR DJ BHATT
35427	FA/3010/2011	26/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADMINISTRATOR OF KHOJBAL MASJID, MAHMAD HAJI ISMAIL TALATI,ABDUL ABHESANG RAJ,IBRAHIM MAHMAD VALI PATEL	
35428	FA/3011/2011	26/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HAJI MAHMAD ABHESANG RAJ,ABDUL RAHIM ABHESANG RAJ	
35429	FA/3012/2011	26/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JENABEN WD/O ABDUL RAHIM,SHOAEB ABDUL RAHIM,FAIZUDDIN ABDUL RAHIM,FAIYAJ ABDUL RAHIM,ASHRAF ABDUL RAHIM	
35430	FA/3013/2011	26/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAUD SULEMAN MUSA,MAHMAD SULEMAN MUSA	
35431	FA/3014/2011	26/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDUL ADAM UMARJI,DAUD ADAM UMARJI	
35432	FA/3015/2011	26/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL ISAP AKU PATEL,USMAN GANI ISAP AKU PATEL,IBRAHIM ISAP AKU PATEL	

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35433	FA/3016/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	H/O DECEASED PATEL LILABHAI AMBARAM, PATEL VASANTIBEN LILA-,PATEL RAJIBEN LILABHAI,PATEL SAVITABEN LILABHAI,PATEL KANTABEN LILABHAI,PATEL ASHABEN LILABHAI,PATEL KOKILABEN LILABHAI,PATEL MAHESHBHAI LILABHAI	,MR TEJAS P SATTA,MR JAYESH V PATEL
35434	FA/3017/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	H/O DECEASED PATEL JOITARAM KALIDAS, PATEL KANKUBEN JOITARAM,PATEL BHAVNABEN JOITARAM,PATEL SURESHBHAI JOITARAM,PATEL MUKESHBHAI JOITARAM,PATEL HITESHKUMAR JOITARAM	
35435	FA/3018/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL HARGOVANBHAI KACHARABHAI,PATEL AMRUTBHAI KACHARABHAI,PATEL BHAGWANBHAI KACHARABHAI	
35436	FA/3019/2011	16/08/2011	STATE OF GUJARAT,SPL LAND ACQUISITION & REHABILITATION	GOVERNMENT PLEADER	PATEL KARSHANBHAI VIRABHAI,	
35437	FA/3020/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA PRUTHVISINH GOBARJI,	MR AV PRAJAPATI
35438	FA/3021/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABEN BHOLIDAS,	
35439	FA/3022/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJAMERI NATHUBHAI SULEMANBHAI,	
35440	FA/3023/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BEHLIM BHIKHUMIA AHMEDMIA THROUGH HEIRS,BEHLIM MUSTAFAMIA BHIKHUBHAI,BEHLIM KALUMIA BHIKHUMIA	
35441	FA/3024/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA MANUJI KACHARAJI,	
35442	FA/3025/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA PRAVINSINH KACHARAJI,	
35443	FA/3026/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA GALABJI GOBARJI,	
35444	FA/3027/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATHAN AHMEDKHAN SATHALKHA,IMRANKHAN MAHAMMADKHAN	
35445	FA/3028/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA GALABJI GOBARJI,RANA RANJITSINH GOBARJI	
35446	FA/3029/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATHAN SUJATKHAN JESALKHAN,PATHAN HAMIDKHAN GULABKHAN	
35447	FA/3030/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA DIPUJI MOTIJI,	
35448	FA/3035/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BALDEVJI RANCHHODJI,	
35449	FA/3036/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA VIKRAMSINH RAJUJI,	
35450	FA/3038/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BHIKHAJI SHIVAJI,	
35451	FA/3040/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA VISHNUBA WD/O RATANJI JAGAJI,	
35452	FA/3041/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA ISHWARBHAI BHAVANBHAI,	
35453	FA/3042/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHAVDA GAMBHIRJI CHHANAJI-CHAVDA PRAVINSINH BALUJI,	
35454	FA/3043/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KESHARBA BADARJI,	
35455	FA/3045/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BABUJI BHARTHAJI,	

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35456	FA/3046/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA ISHVARJI KESHUJI,CHAVDA NATUJI SATUJI,CHAVDA DALAPUJI SATUJI,CHAVDA PRAVINJI SATUJI,CHAVDA KARANJI SATUJI,CHAVDA SHANGARBA SATUJI	
35457	FA/3047/2011	10/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA LAXMANJI MOTIJI,	
35458	FA/3051/2011	03/05/2019	NATIONAL INSURANCE COMPANY LIMITED, THROUGH ITS AUTHORISED,	(MR MAULIK J SHELAT)	RAMESHBHAI BODHABHAI KUMBHAR,GIRDHARBHAI MULJIBHAI	MR PARAM R BUCH,MR YOGEN N PANDYA
35459	FA/3053/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	ARVINDBHAI AMBALAL,BHAGVANBHAI LALLUBHAI,MUFATBHAI ZAVERBHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35460	FA/3054/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	MANGALBHAI MAHIJIBHAI,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35461	FA/3055/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	H/O MOTIBHAI PARSHOTTAMBHAI,KAMLABEN WD/O MOTIBHAI PARSHOTTAMBHAI,THAKORBHAI MOTIBHAI,AMBUBHAI MOTIBHAI,KANUBHAI MOTIBHAI,SHANTILAL MOTIBHAI,LILABEN MOTIBHAI,VIJAYBHAI CHANDUBHAI MOTIBHAI,MANJUBEN CHANDUBHAI MOTIBHAI,RASHMIKABEN D/O CHANDUBHAI MOTIBHAI,BADHARSANG RANCHHODBHAI	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35462	FA/3056/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	H/O MOTIBHAI PARSHOTTAMBHAI,KAMLABEN WD/O MOTIBHAI PARSHOTTAMBHAI,THAKORBHAI MOTIBHAI,AMBUBHAI MOTIBHAI,KANUBHAI MOTIBHAI,SHANTILAL MOTIBHAI,LILABEN MOTIBHAI,VIJAYBHAI CHANDUBHAI MOTIBHAI,MANJUBEN CHANDUBHAI MOTIBHAI,RASHMIKABEN D/O CHANDUBHAI MOTIBHAI	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35463	FA/3057/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	H/O KABHAI NATHABHAI, BABUBHAI KABHAI NATHABHAI,PARVINBHAI PROBHATBHAI KABHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35464	FA/3058/2011	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	SHANTABEN D/O GALABHAI NAGJIBHAI,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35465	FA/3059/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	KHUMANSANG BADHARSANG,	MR P P MAJMUDAR
35466	FA/3060/2011	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	BABUBHAI VALI AHMED,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35467	FA/3061/2011	20/03/2019	SARFARJUNISSA NAZIMUDDIN KADARI,AEHMIDAKHATUN NAZIMUDDIN KADARI MINOR,TARANUMBANU NAZIMUDDIN KADARI MINOR,FARAH BABY NAZIMUDDIN KADARI MINOR	MR SP MAJMUDAR,MR YUSUFKHAN PATHAN	ISMAILBHAI VALUBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
35468	FA/3062/2011	20/03/2019	DILSHAHBEGAM BARUDINGMIYA SAIYAD,AHMEDMIYA BARUDINMIYA SAIYAD MINOR,ASMABEGAM BARUDINMIYA SAIYAD MIONR,ARIF BARUDDINGMIYA SAIYAD MINOR	MR SP MAJMUDAR,MR YUSUFKHAN PATHAN	ISMAILBHAI VALUBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED
35469	FA/3063/2011	20/03/2019	SAIYAD HAJIMIYA MOTAMIYA,	MR SP MAJMUDAR,MR YUSUFKHAN PATHAN	ISMAILBHAI VALUBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35470	FA/3064/2011	20/03/2019	ABDULRAHEMAN ISMAILBHAI,	MR SP MAJMUDAR,MR YUSUFKHAN PATHAN	ISMAILBHAI VALUBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED
35471	FA/3065/2011	20/03/2019	INAYATHUSEN MOHMADZIYAUDDIN ALVI AFZALHUSEN MOHAMMADZIYAUDIN,AFZALHUSEN M ALVI (DELETED), TABASSUMBANU WD/O AFZALHUSEN M,AISHABEGAM M ALVI,FATMABEGAM M ALVI	MR SP MAJMUDAR,MR YUSUFKHAN PATHAN	ISMAILBHAI VALUBHAI PATEL,UNITED INDIA INSURANCE CO LTD,LEGAL HEIRS OF DECEASED OF KISHOREBHAI,PRABHABEN KISHORBHAI RANA,PARESHBHAI KISHORBHAI RANA,RAHULBHAI KISHORBHAI RANA	,RULE SERVED,DECEASED LITIGANT
35472	FA/3066/2011	17/01/2012	AMRUTBHAI SUKHABHAI PATEL,	RC JANI & ASSOCIATE	DAMYANTIBEN D/O HIRALAL JAGJIVANDAS BHAJIWALA (PATEL),	RULE SERVED,MR SAMIR AFZAL KHAN
35473	FA/3067/2011	17/01/2012	SIDDIKI SHAHJAMADI (SHEHJADI) MOHAMMAD YAKUB SHAIKH,	MR PY DIVYESHVAR	RUBINABANU W/O TAJMOHAMMAD MOHAMMADBHAI BIJNORI,TAJMOHAMMAD MOHAMMADBHAI BIJNORI	NOTICE SERVED,MR UM SHASTRI
35474	FA/3069/2011	04/05/2017	BHAGWATIBEN W/O DINESHBHAI ISHWARBHAI PATEL,DHARABEN DINESHBHAI PATEL (MINOR),GAUTAMKUMAR DINESHBHAI PATEL (MINOR),ISHWARBHAI JETHABHAI PATEL,BABUBEN ISHWARBHAI PATEL	MR JV JAPEE	YASHPAL ANILBHAI MAKWANA,UNITED INDIA INSURANCE COMPANY LTD,HUSSAINBHAI ABDULBHAI KHALANI,ABDULBHAI KASAMBHAI KHALANI DECEASED. L/H JOINED AS PER COURT ORDER DT 10/08/11,SHAKINABEN ABDULBHAI KHALANI,NATIONAL INSURANCE COMPANY LTD	,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)
35475	FA/3070/2011	30/09/2011	RAJENDRAKUMAR TUKARAM PEDNEKAR,	MR.HIREN M MODI	SUBIN P U,KOSHI K KUTUPARMPIL,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR
35476	FA/3071/2011	30/01/2019	SANJAYBHAI KALUBHAI JIDIYA,	MR GAJENDRA P BAGHEL	MAVJIBHAI VASHRAMBHAI ZARMARIA,REKHABEN MAVJIBHAI ZARMARIA	RULE SERVED,MR IM PANDYA
35477	FA/3072/2011	23/07/2013	VINODCHANDRA D PRAJAPATI,RANGNATHACHARYA GURU RAMPRAPANNACHARYA,RAMLAL SWAMIDI MISHRA,SUSHILABEN R PANDEY	MR GIRISH M DAS	KRUSHNAKUMAR O AGNIHOTRI,JIGENDRASHINH RAMBAHADUR CHAUHAN,RAMANBHAI DEVJIBHAI PATEL,CHARITY COMMISSIONER	MR RL MEHTA,MR PINAKIN B RAVAL,MR C B UPADHYAYA
35478	FA/3073/2011	17/10/2011	RANA RAJENDRASINH DILAWARSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
35479	FA/3074/2011	17/10/2011	LATE KOLI GANGARAM NARAYAN, KOLI LALJIBHAI GANGARAM,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35480	FA/3075/2011	17/10/2011	DALWADI CHATURBHAI GANGARAM,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35481	FA/3076/2011	17/10/2011	KOLI RAMJI BHAGWAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
35482	FA/3077/2011	17/10/2011	DALWADI JAYABEN PUNABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35483	FA/3078/2011	28/12/2011	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHUPATBHAI FULABHAI RAVAL,MALTIBEN BHUPENDRABHAI SHAH,AKASH BHUPENDRABHAI SHAH MINOR,SANKET BHUPENDRABHAI SHAH MINOR,LILABEN VALLABHDAS SHAH,VALLABHDAS SOMALAL SHAH	RULE SERVED
35484	FA/3079/2011	17/10/2011	GHANSHYAMSINH SABALSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35485	FA/3080/2011	17/10/2011	DALWADI HARKHABHAI ZINABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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35486	FA/3081/2011	17/10/2011	NANUBHAI HARKHABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35487	FA/3082/2011	17/10/2011	DALWADI HARKHABHAI ZINABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35488	FA/3083/2011	17/10/2011	DALWADI DEVRAJ LALABHAI (HAKA CHINDHA),	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35489	FA/3084/2011	17/10/2011	DALWADI DEVRAJ LALBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35490	FA/3085/2011	17/10/2011	KOLI SINDHABHAI MOTIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35491	FA/3086/2011	17/10/2011	HARKHABHAI ZINABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35492	FA/3087/2011	17/10/2011	MADHAVJI CHHAGANBHAI DALWADI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35493	FA/3088/2011	17/10/2011	MADHAVJI CHHAGANBHAI DALWADI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35494	FA/3089/2011	17/10/2011	KASTURBEN LALJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35495	FA/3090/2011	17/10/2011	TAKHUBEN RUGNATHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35496	FA/3091/2011	17/10/2011	KOLI BACHUBHAI GANDABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35497	FA/3092/2011	17/10/2011	KARSANBHAI BAVALBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35498	FA/3093/2011	17/10/2011	DALWADI RAMUBEN GOKALBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35499	FA/3094/2011	17/10/2011	DALWADI NARSINHBHAI LAVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35500	FA/3095/2011	17/10/2011	TAKHUBEN RUGNATHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35501	FA/3096/2011	17/10/2011	KOLI KHIMABHAI SHANKARBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35502	FA/3097/2011	17/10/2011	THAKERSHI VASTABHAI DALWADI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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35503	FA/3098/2011	17/10/2011	DALWADI PREMJIBHAI LALABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35504	FA/3099/2011	17/10/2011	DALWADI TAKHUBEN RUGNATHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35505	FA/3100/2011	03/10/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DHANIBEN NARANBHAI PATANI,SEDHABHAI OKHABHAI (DELETED),LILABEN SEDHABHAI,MINOR HARESHKUMAR NARANBHAI (DELETED),SUNITABEN @ PINKI NARANBHAI PATANI,SANGITABEN NARANBHAI PATANI,MANGALDAS SEDHABHAI PATANI,SHARDABEN SEDHABHAI PATANI,FULCHAND TRIKAMLAL DANTANI,CHANDULAL BHUTABHAI BHUTA	,MR ASHUTOSH R BHATT
35506	FA/3101/2011	03/10/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LAKSHMIBEN MAFABHAI PATANI,GITABEN MAFABHAI PATANI,RAJUBHAI MAFABHAI PATANI,GOPALBHAI MAFABHAI PATANI,SHASHIBEN MAFABHAI PATANI,MINOR REKHABEN MAFABHAI PATANI,FULCHAND TRIKAMLAL DANTANI,CHANDULAL BHUTABHAI BHUTA	,MR ASHUTOSH R BHATT
35507	FA/3102/2011	03/10/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAJUBHAI RAMJIBHAI,FULCHAND TRIKAMLAL DANTANI,CHANDULAL BHUTABHAI BHUTA	,MR ASHUTOSH R BHATT
35508	FA/3103/2011	03/10/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAJESH @ REJUBHAI BABUBHAI PATANI,FULCHAND TRIKAMLAL DANTANI,CHANDULAL BHUTABHAI BHUTA	,MR ASHUTOSH R BHATT
35509	FA/3104/2011	03/10/2011	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KANUBHAI VALJIBHAI PATANI,FULCHAND TRIKAMLAL DANTANI,CHANDULAL BHUTABHAI BHUTA	,MR ASHUTOSH R BHATT
35510	FA/3106/2011	13/06/2015	SAROJBEN WD/O PRAVINBHAI CHHAGANBHAI PATEL,KRISHNABEN PRAVINBHAI PATEL,PRATIK PRAVINBHAI PATEL,CHHAGANBHAI NANABHAI PATEL	MR.HIREN M MODI	SUKHRAM JUMARRAM,PAPYUDEVI BHAGIRATH BISNOI,THE NEW INDIA INSURANCE CO.LTD	RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR
35511	FA/3108/2011	20/10/2011	RAMESHBHAI KURJIBHAI NAKUM,	MR BHARAT V SHAH	GUJARAT STATE ROAD TRANSPORT COPORATION,	MRS VASAVDATTA BHATT
35512	FA/3110/2011	21/12/2011	PARSHANT RAMESH CHANDER DESAI,	MS SHALINI S MAIR	SHANTABEN WD/O HIMMATBHAI DHUDABHAI THAKOR,PARVEENBHAI DHUDABHAI THAKOR S/O HIMMATBHAI DHUDABHAI THAKOR,BAHADURSINH HIMMATBHAI THAKOR S/O HIMMATBHAI DHUDABHAI,VIKRAMSINH HIMMATSINH THAKOR S/O HIMMATBHAI DHUDAHBAI THAKOR,JAYRAJ VIJAY RAGHVAN. AMENDED AS PER COURT'S ORDER.28.11.11.	,MR SHUSHIL R SHUKLA
35513	FA/3111/2011	03/10/2011	ASHABEN ATULKUMAR JANI,	MR AR THACKER	SONALBEN NILESHBHAI SHINGALA,	
35514	FA/3113/2011	03/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HAJI VALI ISAP DADABHAI,ADAM VALIBHAI ISAP	
35515	FA/3114/2011	03/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAIJIBHAI SOMABHAI,	
35516	FA/3115/2011	03/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	THAKORBHAI ISHWARBHAI PARMAR,	
35517	FA/3116/2011	12/08/2011	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	BHARATBHAI SHANABHAI PATEL,	
35518	FA/3117/2011	12/08/2011	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	JAYENDRAKUMAR PARSOTTAMBHAI PATEL,	
35519	FA/3118/2011	12/08/2011	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	GULAM MOHMAD MUSA,	

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35520	FA/3119/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHANDRASINH BHAYJIBHAI, DARIYABEN WD/O CHANDRASINH,GAMBHIRSINH CHANDRASINH,AMARSANG CHANDRASINH,SHANTABEN CHANDRASINH,FATESINH CHANDRASINH,LAXMIBEN CHANDRASINH,SUMANBEN CHANDRASINH	MR MM SAIYED
35521	FA/3120/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O NARSINHBHAI PASLABHAI, DHANIBEN MOHANBHAI PARMAR,	MR MM SAIYED
35522	FA/3121/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O VIJAYSINH KHUMANSINH CHAUHAN, MADHUBEN VIJAYSINH CHAUHAN,PARAKRAMSINH VIJAYSINH CHAUHAN,VARSHABEN VIJAYSINH,JANAKBEN VIJAYSINH	
35523	FA/3122/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANPURI UMRAOPURI,	MR MM SAIYED
35524	FA/3123/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O AMARSANG NARSANG, ISHVARSINH AMARSANG CHAUHAN,SHANTABEN AMARSANG CHAUHAN	MR MM SAIYED
35525	FA/3124/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARSINH CHHATRASINH,	MR MM SAIYED
35526	FA/3125/2011	18/08/2011	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O HIMATSINH BHAYJIBHAI, PRAVINSINH HIMATSINH,JAYENDRASINH HIMATSINH,DEVUBAA HIMATSINH,KAUSHALYABEN HIMATSINH,NIRMLABEN HIMATSINH	MR MM SAIYED
35527	FA/3126/2011	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINBHAI PRABHATBHAI VAGHELA,ISHVARBHAI PRABHATBHAI VAGHELA,AMBUBHAI PRABHATBHAI VAGHELA,JAYANTIBHAI PRABHATBHAI VAGHELA	
35528	FA/3127/2011	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIM AKBARBHAI MALEK,	
35529	FA/3128/2011	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANILAL NAGJIBHAI,ASHOKBHAI NAGJIBHAI	
35530	FA/3129/2011	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NANDABEN WD/O KHODABHAI DHULABHAI,BHAILALBHAI KHODABHAI GOHIL	
35531	FA/3130/2011	12/07/2011	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT THROUGH THE SECRETARY,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JITSINH FULSING,	
35532	FA/3132/2011	03/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIMABHAI CHITABHAI MORI,BHAVSANGBHAI CHITABHAI MORI	
35533	FA/3133/2011	03/08/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O BHIMABHAI RAMSANG,,BHARATBHAI BHIKHABHAI MORI,RATILAL BHIKHABHAI MORI,CHANCHALBEN WD/O. BHIKHABHAI RAMSANG	
35534	FA/3134/2011	29/02/2012	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PRAVINSINH MODJI VAGELA,BHARATSINH MODJI VAGELA,DILUBHAI MADHAVSING JADEJA,BAJAJ ALLIANZ GENERAL INS. CO. LTD,BUDANSHA AMINSHA SAIYED F/O DECD.HASHMASHA B SAIYED,HAVABAI BUDANSHA SAIYED M/S DECD.HASHMASHA B SAIYED,MALUKABAI HASHMASHA SAIYED W/O DECD. HASHMASHA B SAIYED,MAHEBUBSHA HASHMASHA SAIYED S/O DECD. HASHMASHA B SAIYED,IMAMSHA HASHMASHA SAIYED S/O DECD. HASHMASHA B SAIYED,SENAZ HASHMASHA SAIYED D/O DECD. HASHMASHA B SAIYED	,RULE NOT RECD BACK,RULE SERVED,MR SHALIN N MEHTA,MR.HIREN M MODI
35535	FA/3136/2011	24/11/2014	SANJAY HIRALAL SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	H D F C BANK LTD,	MR ANIP A GANDHI
35536	FA/3138/2011	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMBHUBHAI NARANBHAI RABARI,HARESH RUDABHAI SOLANKI	RULE SERVED,SERVED BY AFFIX. (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35537	FA/3139/2011	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BALDEVJI GANDAJI THAKOR,LALSINH KODARSINH MAKWANA	RULE SERVED
35538	FA/3142/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI HARGOVANDAS,	MR YATIN SONI,MR HITESH B PATEL
35539	FA/3143/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATEL AMBALAL REVIDAS-PATEL MOTIBEN WD/O AMBALAL,PATEL VISHNUBHAI AMBALAL,PATEL SAVITABEN AMBALAL,PATEL JAYANTIBHAI AMBALAL,PATEL DINESHBHAI AMBALAL	MR YATIN SONI,MR HITESH B PATEL
35540	FA/3144/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI GOPALDAS,	MR YATIN SONI,MR HITESH B PATEL
35541	FA/3145/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI HARJIVANDAS,	MR YATIN SONI,MR HITESH B PATEL
35542	FA/3146/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHOKKUMAR CHANDULAL,	MR YATIN SONI,MR HITESH B PATEL
35543	FA/3147/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI TRIBHOVANDAS,	MR YATIN SONI,MR HITESH B PATEL
35544	FA/3148/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI KESHAVLAL,	MR YATIN SONI,MR HITESH B PATEL
35545	FA/3149/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI KESHAVLAL,	MR YATIN SONI,MR HITESH B PATEL
35546	FA/3150/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI CHATURBHAI,	MR YATIN SONI,MR HITESH B PATEL
35547	FA/3151/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI VITHTHALDAS,	MR YATIN SONI,MR HITESH B PATEL
35548	FA/3152/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI JOITARAM,PATEL DINESHBHAI KANABHAI,PATEL RAMABHAI UMEDBHAI,PATEL AMRUTBHAI KANABHAI	,MR YATIN SONI,MR HITESH B PATEL
35549	FA/3153/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI BABALDAS,	MR YATIN SONI,MR HITESH B PATEL
35550	FA/3154/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATEL BHOLABHAI ISHVARBHAI,PATEL RAMILABEN BHOLABHAI,PATEL JYOTSNABEN BHOLABHAI,PATEL DILIPBHAI BHOLABHAI,PATEL SAROJBEN BHOLABHAI,PATEL HASMUKHBHAI BHOLABHAI	,MR YATIN SONI,MR HITESH B PATEL
35551	FA/3155/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O OF PATEL MADHABHAI ISHVARBHAI-PATEL JAGDISHBHAI MADHABHA,PATEL BHAGVATIBEN MADHABHAI,PATEL KIRITKUMAR MADHABHAI	MR YATIN SONI,MR HITESH B PATEL
35552	FA/3156/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI BABALDAS,	MR YATIN SONI,MR HITESH B PATEL
35553	FA/3157/2011	05/10/2011	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL SOMABHAI,	MR YATIN SONI,MR HITESH B PATEL
35554	FA/3158/2011	01/05/2017	COMMISSIONER,	MR JAYANT P BHATT	SURESHBHAI SHAMJIBHAI SOJITRA,RAMJIBHAI MANJIBHAI VEKARIA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS HINA DESAI
35555	FA/3159/2011	01/05/2017	COMMISSIONER,	MR JAYANT P BHATT	NILESHBHAI RAMJIBHAI,RAMJIBHAI MANJIBHAI VEKARIA	RULE SERVED
35556	FA/3160/2011	12/10/2011	SHREE EXTRUSION LTD.,	M/S TRIVEDI & GUPTA	PASCHIM GUJARAT VIJ CO.LTD.,	
35557	FA/3164/2011	22/11/2011	DEVDAN RAMIYA BORICHA,	MR.HIREN M MODI	M K WOOD INDIA PVT LTD,NEW INDIA INSURANCE CO LTD	
35558	FA/3165/2011	31/01/2012	KARIMBHAI MOHAMMADBHAI VORA,	MR MTM HAKIM	FIROZBHAI K VORA,SATTARBHAI MOHAMMADBHAI VORA,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35559	FA/3167/2011	04/05/2017	NEW INDIA ASSURANCE COMPANY LIMITED,	MR PALAK H THAKKAR	REVABEN BHIKHABHAI MACHI,BABUBHAI BHIKHABHAI MACHI,REKHABEN BHIKHABHAI MACHI,SHABIR ABDULBHAI,JITUBHAI SHANTILAL MISTRY,UMEDBHAI BHAGWANBHAI TADVI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
35560	FA/3172/2011	06/08/2013	SUMAN ANAND BHAMBRI,	MR JA ADESHRA	SAPANA W/O SUMAN BHAMBRI,	DR BALRAM D JAIN
35561	FA/3173/2011	14/10/2011	SUMAN ANAND BHAMBRI,	MR JA ADESHRA	SAPANA S/O SUMAN BHAMBRI,	DR BALRAM D JAIN
35562	FA/3175/2011	10/09/2013	RAMESHBHAI SAVJIBHAI,	MR GAURANG H BHATT	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
35563	FA/3176/2011	12/10/2011	DILAVARHUSAIN ANVARALI,	MR GAURANG H BHATT	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35564	FA/3177/2011	12/10/2011	ANVARALI AMIRMIYA,	MR GAURANG H BHATT	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35565	FA/3178/2011	12/10/2011	MAULABAX DADMIYA,	MR GAURANG H BHATT	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35566	FA/3179/2011	12/10/2011	ABEDHUSAIN AKBARALI,	MR GAURANG H BHATT	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35567	FA/3180/2011	12/10/2011	KANJIBHAI HARJIBHAI TANK THROUGH POA (SON) BHIKHUBHAI,	MR GAURANG H BHATT	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35568	FA/3181/2011	12/10/2011	BHIKHABHAI NATHABHAI RAMANI,	MR GAURANG H BHATT	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35569	FA/3182/2011	12/10/2011	LAKHMANBHAI BHAGVANBHAI,	MR GAURANG H BHATT	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
35570	FA/3185/2011	16/12/2011	SHABBIR ALI HABIBBHAI SELIYA,	MR MTM HAKIM	GULAMMOHAMMED HABIBBHAI SELIYA,GIRISHKUMAR SHANKERLAL PATEL,UNITED INSURANCE CO. LTD	
35571	FA/3186/2011	22/02/2012	NAZMABANU WD/O MOHAMMADHANIF ALAMBHAI MIRZA,MOHAMADSAID MOHAMADHANIF MIRZA MINOR THRO' APPELLANT NO.1,BISMILLABANU MOHAMADHANIF MIRZA MINOR THRO'APPELLANT NO.1,UMEDSALMABANU MOHAMADHANIF MIRZA MINOR THRO'APPELLANT NO.1,MOHAMADTAUSIF MOHAMADHANIF MIRZA MINOR THRO'APPELLANT NO.1	MR MTM HAKIM	SUNDARSING MULCHAND,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED BY DS,RULE UNSERVED,(MR MAULIK J SHELAT)
35572	FA/3190/2011	01/12/2014	VIMALKUMAR SHARADCHANDRA PANDYA,	MR C B UPADHYAYA	AMITABEN VRAJLAL GOR,	RULE SERVED,MS MITA S PANCHAL
35573	FA/3191/2011	29/11/2011	PREMILABEN PRAVINCHANDRA PATEL,	MR MTM HAKIM	RANJITSINH BHAVSINH PARMAR,BIRENDRASINH L.RANA,NEW INDIA INSURANCE COMPANY LTD.,	
35574	FA/3194/2011	13/12/2011	AHEMADBHAI RAHIMBHAI OAD,SAPIYABIBI AHEMADBHAI OAD,MADINABEN ALAMBHAI OAD,FIROZBHAI ALAMBHAI OAD,IMTIYAZ HUSSAIN ALAMBHAI OAD	MR RUSHABH R SHAH	FIROZBHAI MOHAMMEDBHAI MANSURIDECEASED,SABERABEN FIROZBHAI MANSURI AS GUARDIAN OR MONOR APPLICANT,MINOR MUSKAN FIROZBHAI MANSURI,MINOR AFRIN FIROZBHAI MANSURI,MAHMADBHAI DAUDBHAI MANSURI,JUBEDABEN MAHMADBHAI MANSURI,MINOR NAZBEN FIROZBHAI MANSURIHER GUARDIAN SABERABEN FIROZBH,MOHAMMEDBHAI DAUDBHAI MANSURI,INSURANCE COMPANY OF JEEP NO GJ-9-M-735,SUKHABHAI MANGABHAI RAVAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	,(MR PARESH M DARJI)
35575	FA/3197/2011	21/11/2011	SAIYED FAZLEHAQ ABDULHAQ KADRI,TAIYABAH D/O SAIYED FAZLEHAQ KADRI	MR MM TIRMIZI	MANSUR SHAHID NASIM AHMED,KAZI SAIYEDMOHEMMED BASIR KADRI	,(MR SK BUKHARI)
35576	FA/3200/2011	02/02/2012	TRUPTIBEN UPENDRABHAI DAVE,LALJIBHAI ARJANBHAI PATEL,MANJUBEN NAGJIBHAI PARMAR	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	HEMLATABEN BABULAL KOLADIYA,VANDANABEN BABULAL KOLADIYA,ASHISHBHAI BABULAL KOLADIYA,RUBINABEN BABULAL KOLADIYA	MR. ZALAK B PIPALIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35577	FA/3204/2011	29/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIR OF DECEASED SUNILBHAI SHANKARBHAI VAGHELA,KULDIPSINH AJITSINH SADU	RULE SERVED,MR.HIREN M MODI
35578	FA/3205/2011	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ARVINDBHAI BHIMABHAI VAGHELA,KULDIPSINH AJITSINH SADU	RULE SERVED,MR.HIREN M MODI
35579	FA/3206/2011	29/02/2012	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIPUL SHANKARBHAI (MINOR) THROUGH GUARDIAN SHANKARBHAI,KULDIPSINH AJITSINH SADU	RULE SERVED,MR.HIREN M MODI
35580	FA/3208/2011	10/05/2012	DECEASED THAKORE GALBAJI MOTIJI THROUGH HIS HEIRS,THAKORE ABHUJI GALBAJI,THAKORE VALAJI GALBAJI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35581	FA/3209/2011	10/05/2012	THAKORE BHATHIJI BIKHAJI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35582	FA/3210/2011	10/05/2012	DECD. VYAS DAHIBEN DASRATLAL THROUGH HEIRS,VYAS KASIBEN MANILAL,VYAS PRAVINKUMAR MANILAL,VYAS RAMANLAL MANILAL,VYAS CHAMPAKLAL MANILAL,DECD. VYAS POPATLAL MANILAL,VYAS GITABEN POPATLAL,VYAS PRAVINKUMAR MANILAL,VYAS RITABEN POPATLAL,VYAS RAMANLAL MANILAL,VYAS BHUMIKABEN POPATLAL,VYAS CHAMPAKLAL MANILAL,VYAS POPATLAL MANILAL,VYAS KINJALBEN POPATLAL (MINOR) THRO'PET. NO. 1/5/1,VYAS VISHAL POPATLAL (MINOR) THRO' PETR. NO. 1/5/1,VYAS JAGDISHKUMAR MANILAL	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35583	FA/3211/2011	10/05/2012	DECD. VYAS KASIBEN MANILAL THROUGH HEIRS,VYAS RAMANLAL MANILAL,VYAS GITABEN POPATLAL,VYAS PRAVINKUMAR MANILAL,VYAS RITABEN POPATLAL,VYAS BHUMIKABEN POPATLAL,VYAS CHAMPAKLAL MANILAL,VYAS JAGDISHKUMAR MANILAL,VYAS KINJALBEN POPATLAL,VYAS VISHAL POPATLAL,DECD. VYAS POPATLAL MANILAL,DECD. VYAS DEVSHANKAR KALIDAS THROUGH HEIRS,VYAS BABULAL DEVSHANKAR,VYAS DINESHKUMAR DEVSHANKAR,VYAS GUNVANTBHAI DEVSHANKAR,VYAS RAMESHCHANDRA DEVSHANKAR	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35584	FA/3212/2011	10/05/2012	VYAS DINESHKUMAR DEVSHANKAR,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35585	FA/3213/2011	10/05/2012	THAKORE RAMSANGJI MOTIJI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35586	FA/3214/2011	10/05/2012	THAKORE BIKHAJI VIRAJI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35587	FA/3215/2011	10/05/2012	ANJANA MULJIBHAI SARDARBHAI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35588	FA/3216/2011	10/05/2012	PATEL NATHTHUBHAI BHIKHABHAI FOR HIMSELF AND HEIRS OF,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35589	FA/3217/2011	10/05/2012	ANJANA GOVIND VIRJI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35590	FA/3218/2011	10/05/2012	SINDHI NAVRANGKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35591	FA/3219/2011	10/05/2012	SINDHI NAVRANGKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35592	FA/3220/2011	10/05/2012	SINDHI SALIMKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35593	FA/3221/2011	10/05/2012	SINDHI SALIMKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35594	FA/3222/2011	10/05/2012	SINDHI SALIMKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35595	FA/3223/2011	10/05/2012	SINDHI SALIMKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35596	FA/3224/2011	10/05/2012	SINDHI SALIMKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35597	FA/3225/2011	10/05/2012	ANJANA SARDARBHAI KAMRAJBHAI,ANJANA GALBABHAI KAMRAJBHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35598	FA/3226/2011	10/05/2012	SINDHI NAMADKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
35599	FA/3227/2011	10/05/2012	SINDHI NAMADKHAN AMADKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35600	FA/3228/2011	10/05/2012	SINDHI SALIMKHAN AHMEDKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35601	FA/3229/2011	10/05/2012	DECD. ANJANA SAMJIBHAI GODADBHAI THROUGH HEIRS,ANJANA HIRABEN SAMJIBHAI,ANJANA NATHUBHAI KESARBHAI,ANJANA LAXMANBHAI KESARBHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35602	FA/3230/2011	10/05/2012	DECD. ANJANA CHELA HEMTA THROUGH HEIRS,ANJANA DOHJI CHELABHAI,DECD. ANJANA BIKHABHAI CHELABHAI THROUGH HEIRS,ANJANA HIRABHAI CHELABHAI,ANJANA AMBABEN BIKHABHAI,ANJANA GITABEN BIKHABHAI,ANJANA NARESHBHAI BIKHABHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35603	FA/3231/2011	10/05/2012	RABARI VARUBHAI JORABHAI,RABARI RUKHIBEN JORABHAI,RABARI MONGIBEN JORABHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35604	FA/3232/2011	10/05/2012	DECD. THAKORE JAISANGJI GAMANJI THROUGH HEIRS,THAKORE RAMAJI JAISANGJI,THAKORE IJUBEN JAISANGJI,THAKORE MEGHAJI JAISANGJI,THAKORE HIRAJI JAISANGJI,THAKORE KANAJI JAISANGJI,THAKORE DADAMBEN JAISANGJI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35605	FA/3233/2011	10/05/2012	DECD. RABARI VASTA VALA THROUGH HEIRS,RABARI SANTABEN VASTABHAI,RABARI MAFABHAI VASTABHAI,RABARI AMBABEN VASTABHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35606	FA/3234/2011	10/05/2012	BHANGI MOHAN LALLU,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35607	FA/3235/2011	10/05/2012	ANJANA GANESHBHAI SARDARBHAI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35608	FA/3236/2011	10/05/2012	RAVAL LALJIBHAI MAGANBHAI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35609	FA/3237/2011	10/05/2012	LOHANI ISABKHAN AHMEDKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35610	FA/3238/2011	10/05/2012	ANJANA JETABHAI DALSANGBHAI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35611	FA/3239/2011	10/05/2012	PANCHAL SHANTABEN JAICHANDBHAI,PANCHAL BABUBHAI JAICHANDBHAI,PANCHAL RENUKABEN JAICHANDBHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35612	FA/3240/2011	10/05/2012	PANCHAL SHANTABEN JAICHANDBHAI,PANCHAL BABUBHAI JAICHANDBHAI,PANCHAL RENUKABEN JAICHANDBHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35613	FA/3241/2011	10/05/2012	PANCHAL JAYANTILAL NARBHERAM,PANCHAL MANSUKHLAL NARBHERAM,PANCHAL NARAYAN NARBHERAM,PANCHAL CHANDULAL NARBHERAM,PANCHAL RAMESHKUMAR NARBHERAM	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35614	FA/3242/2011	10/05/2012	PANCHAL NARMADABEN KEVAL,PANCHAL VINODKUMAR KEVAL,PANCHAL PRAVINKUMAR KEVAL,PANCHAL SHANTI KEVAL,PANCHAL NAINA KEVAL	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35615	FA/3243/2011	10/05/2012	DECEASED PANCHAL KASTURBHAI VITTALBHAI THROUGH HIS HEIRS,PANCHAL PASHIBEN KATRUBHAI,PANCHAL DAHYABHAI KATRUBHAI,PANCHAL DINESHBHAI KATRUBHAI,PANCHAL BHARATBHAI KATRUBHAI,PANCHAL ISHABEN KATRUBHAI,PANCHAL PARUBEN KATRUBHAI	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35616	FA/3244/2011	10/05/2012	DECEASED LOHANI BHIKHUMIYA AHMEDKHAN THROUGH HIS HEIRS,LOHANI PARVINBEN BHIKHUMIYA,LOHANI SULTANABEN BHIKHUMIYA,LOHANI FATMABEN BHIKHUMIYA,LOHANI SADUBEN BHIKHUMIYA,LOHANI AKBARKHAN BHIKHUMIYA,LOHANI MUMTAZBEN BHIKHUMIYA	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35617	FA/3245/2011	10/05/2012	LOHANI AJAMKHAN HAYATKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35618	FA/3246/2011	10/05/2012	KUMBHAR KACHRABHAI DEVABHAI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35619	FA/3247/2011	10/05/2012	SIKHANDARKHAN UMRAVKHAN,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35620	FA/3248/2011	10/05/2012	SAMSHERKHAN HIMATKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35621	FA/3249/2011	10/05/2012	SAMSHERKHAN HIMATKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35622	FA/3250/2011	10/05/2012	SAMSHERKHAN HIMATKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35623	FA/3251/2011	10/05/2012	HUSAINBIBI ALAMKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35624	FA/3252/2011	10/05/2012	HUSAINBIBI ALAMKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35625	FA/3253/2011	10/05/2012	PARBATKHAN ASGARKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35626	FA/3254/2011	10/05/2012	PARBATKHAN ASGARKHAN LOHANI,	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35627	FA/3255/2011	10/05/2012	VALJIBHAI HARISANG PATEL,RUDHNADH HARISANG PATEL,DOHJI HARISANG PATEL	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35628	FA/3256/2011	10/05/2012	VALJIBHAI HARISANG PATEL,RUDHNADH HARISANG PATEL,DOHJI HARISANG PATEL	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35629	FA/3257/2011	10/05/2012	VALJIBHAI HARISANG PATEL,RUDHNADH HARISANG PATEL,DOHJI HARISANG PATEL	MR CHETAN K PANDYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
35630	FA/3260/2011	28/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JANAKKUMAR RANCHHODBHAI GANDHI,ISHWARBHAI @ ISUDAS PUNJABHAI PARMAR,KAMLABEN ISHWARBHAI PARMAR,PREYRAS PRAKASHBHAI PARMAR MINOR THROUGH RESP. NO.3,RIJOY PRAKASHBHAI PARMAR MINOR THROUGH RESP NO.3	RULE SERVED,MR AS ASTHAVADI
35631	FA/3261/2011	28/12/2011	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	KISHAN SHOBHRAM,	NOTICE SERVED
35632	FA/3262/2011	07/12/2011	SAGAR INDUSTRIES THROUGH PARTNER PIYUSHBHAI SEVANTILAL SHAH,	(MR KAMAL M SOJITRA)	U B COTTON PRIVATE LIMITED THROUGH UDYANBHAI B THAKKAR,COTTON ASSOCIATION OF INDIA	
35633	FA/3263/2011	29/11/2011	PURAV COTTON INDUSTRIES THROUGH PROPRIETOR,	(MR KAMAL M SOJITRA)	U B COTTON PRIVATE LIMITED THROUGH UDYANBHAI B THAKKAR,COTTON ASSOCIATION OF INDIA	
35634	FA/3271/2011	21/10/2011	NARHARIBHAI VASANTBHAI CHAVDA,	MR AMIT N PATEL	HARSHNABEN HARGOVINDBHAI PRAJAPATI,	MR CB DASTOOR
35635	FA/3272/2011	21/10/2011	NARHARIBHAI VASANTBHAI CHAVDA,	MR AMIT N PATEL	HARSHNABEN HARGOVINDBHAI PRAJAPATI,	MR CB DASTOOR
35636	FA/3273/2011	22/12/2011	KANOJIYA SIDDHIBEN PRAVINCHANDRA,	MR PRADEEP PATEL	. .,M/S. MARWADI SHARES & FINANCE LTD.	,DS AFF.NOT FILED (N)
35637	FA/3274/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPJI SHIVAJI,NATAWARJI SHIVAJI,MANIBA POPATJI,DILIPKUMAR POPATJI,SHIVUJI SARDARJI DECEASED.,BHIKHAJI SHIVAJI,ISHWARJI PRATAPJI,JITENDRASINH PRATAPJI,KRISHNABEN PRATAPJI,JANAKBA PRATAPJI,VISHNUBA PRATAPJI,LILABEN VIKRAMSINH,VINABA PRAVINSINH,SUNILSINH PRAVINSINH,RAVINDRASINH PRAVINSINH,NILAMBA PRAVINSINH	,MR YATIN SONI,MR. ASHOK S MEHTA

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35638	FA/3275/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI MOHANBHAI,DASHRATHBHAI MOHANLAL,BABUBHAI MOHANLAL,PRAVINCHANDRA MOHANLAL,VIMLABEN MOHANLAL,KALAVATIBEN MOHANLAL DECEASED,MUKESHKUMAR SUMANCHANDRA,RASHMIKANT SUMANCHANDRA,KUNDANBEN ANILKUMAR TRIVEDI,URVASHI KIRANKUMAR UPADHYAY,RENUKABEN BHARATKUMAR RAVAL,SUMANCHANDRA TETHABHAI PANDYA,SURYABEN MOHANLAL,SAVITABEN MOHANLAL	,MR YATIN SONI,MR. ASHOK S MEHTA
35639	FA/3276/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BALDEVJI HAMIRJI, BAJIBA WD/O BALDEVJI HAMIRJI,SHANLATJI BALDEVJI,HEMTAJI BALDEVJI,DILIPJI BALDEVJI,LILABA BALDEVJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35640	FA/3277/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI PRAHLADJI,DINESHKUMAR RATILAL DECEASED.,GITABEN DINESHKUMAR,PRIYANKABEN DINESHKUMAR,ASHISKUMAR DINESHKUMAR,MAHENDRAKUMAR RATILAL,HASMUKHKUMAR RATILAL,SAVITABEN RATILAL	,MR YATIN SONI,MR. ASHOK S MEHTA
35641	FA/3278/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUJI VARSAJI VAGHELA DECEASED.,NATHUBA CHANDUJI,HASUBEN (ASHUBEN) PARBATJI,SURENDRASINH PARBATJI,PRADIPSINH PARBATJI,SANGITABEN PARBATJI,LILABEN CHANDUJI,BHARATSINH CHANDUJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35642	FA/3279/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARJI MANUJI,NARENDRASINH MANUJI,KAMLABEN MANUJI,SHANTABEN MANUJI,NANUBA MANUJI,BAIBA WD/O MANUJI,SAJNABA MANUJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35643	FA/3280/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPJI SHIVAJI,NATAWARJI SHIVAJI,MANIBA WD/O POPATJI,DILIPJI POPATJI	MR YATIN SONI
35644	FA/3281/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TAKHUJI JEHUJI DECEASED.,KAMLABA RATANJI,SAJNABA RATANSINH CHAVDA,JIVUBA DASHRATHJI,PAVANBA DASHRATHJI,PANKAJSINH RATANJI,TIKABA VADESINH,TINABA RATANJI,GAJENDRASINH DASHRATHJI,CHHATRASINH TAKHUJI,PAYALBEN MAYURSINH,KAMLABA PAPATJI CHAVDA	,MR YATIN SONI,MR. ASHOK S MEHTA
35645	FA/3282/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LAXMANJI VARAVAJI, VIKRAMSINH LAXMANSINH,MAHESHJI RUPAJI DECEASED.,SAJNABA CHEHRAJI,KAMLABA CHEHRAJI,POPATJI CHEHRAJI,BABUBA HEMTUJA,DILIPSINH HEMTUJI,MOHANSINH HEMTUJI,RANJANBA HEMTUJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35646	FA/3283/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHAJI GALABJI,RANAJI BECHARJI DECEASED,KALAJI RANAJI,SHANKARJI RANAJI,REVABEN BHALAJI,CHEHRAJI BHALAJI,BAPUJI BECHARJI DECEASED,BAKAJI BAPUJI,POPATJI BAPUJI,BABUJI BECHARJI DECEASED,RAMIBEN BABUJI,JAGIBEN BABUJI,KANKUBEN BABUJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35647	FA/3284/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHATURJI RANCHODJI, RAMANJI CHATURJI,HEIRS OF FATAJI RANCHHODJI, BHAIJIJI FATAJI,SHARDABEN BHAIJIJI,RAMESHJI BHAIJIJI,LALJI BHAIJIJI,JIVIBEN BHAIJIJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35648	FA/3285/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENAJI CHHAGAJI DECEASED.,DHULAJI JENAJI,LILAJI JENAJI,TALAJI JENAJI,JADIBEN JENAJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35649	FA/3286/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARJI ABHUJI DECEASED,JESANGJI AMARJI,JASHIBA AMARJI,SURSANGJI AMRAJI,ANANDBA PUJAJI,PREMUBA (PREMILABA) PUJAJI,MAHESHSINH PUJAJI,ASHABA PUJAJI,JANAKBA PUJAJI	,MR YATIN SONI,MR. ASHOK S MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35650	FA/3287/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI CHHAGANDAS DECEASED,KANTIBHAI DAHYABHAI,RAMESHBHAI DAHYABHAI,BHAGVATIBEN ASHOKKUMAR,KASHIBEN DAHYABEN,PANJIRAM CHHAGANDAS DECEASED,KANUBHAI PUNJIRAM,VADIBHAI PUNJIRAM,SITABEN BALDEVBHAI,LILABEN KANTILAL,PUNJAJI AMARAJI VAGHELA DECEASED,ANANDBA PUNJALAL,PREMUBA PUNJAJI,MAHESHSINH PUNJAJI,ASHABA PUNJAJI,JANAKBEN PUNJAJI	,MR YATIN SONI,MR. ASHOK S MEHTA
35651	FA/3288/2011	18/10/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAYI NATHABHAI CHAKUBHAI DECEASED.,LILABEN NATHABHAI,RAJNIKBHAI NATHABHAI,ASHOKBHAI NATHABHAI,BABUBHAI NATHABHAI,NAYANBHAI NATHABHAI,HASMUKHBHAI NATHABHAI,NAYI KACHARABHAI MAGANBHAI DECEASED,AMRUTBHAI CHANDUBHAI,AMTHIBEN KACHARABHAI,JOITIBEN CHANDUBHAI,RAMILABEN CHANDUBHAI,NAYI DAHIBEN AMTHABHAI DECEASED,HANSABEN BHIKHALAL,NAYI MANGUBEN AMTHABHAI DECEASED,CHIMANLAL KACHARALAL,KANU (SURENDRA) CHIMANLAL,VINODBHAI CHIMANLAL,MINABEN CHIMANLAL,NAYI RAMANBHAI AMTHABHAI DECEASED.,KETANBHAI RAMANLAL,MANJULABEN RAMANLAL,JITENDRA RAMANLAL,JITENDRA RAMANLAL,SUBHADRABEN AMTHABHAI,MADHUBEN KANTILAL DECEASED,JASHIBEN KANTILAL,GITABEN KANTILAL,HASMUKHBHAI KANTILAL,PRAKASHCHANDRA KANTILAL,BHARATKUMAR KANTILAL	,MR YATIN SONI,MR. ASHOK S MEHTA
35652	FA/3291/2011	27/12/2011	BHAGWANBHAI RATABHAI DABHI,	MS MOHINI J BHAVSAR	RAMESHBHAI DAHYABHAI SAKHIYA,RELIANCE GENERAL INSURANCE CO	
35653	FA/3294/2011	14/12/2011	RAGUVIRSINH RANJITSINH RATHOD,	(MR JR DAVE),MR HITESH S PADHYA	SAROJBEN UDESINH CHAUHAN,	MR UM SHASTRI
35654	FA/3295/2011	12/12/2020	NEW INDIA ASSURNACE CO. LTD,	MR SUNIL B PARIKH	LEGAL HEIRS OF MINOR DECD. BHAVNABEN MENSHIBHAI BARAD,KALIBEN MENSHIBHAI BARAD,HUSHENBHAI AHMEDBHAI SHAIKH	RULE SERVED,MR AR THACKER
35655	FA/3297/2011	10/11/2011	SUNITABEN D/O CHAMANBHAI RUDABHAI JHALA,	MR ANAND B GOGIA,MS KAJAL L KALWANI,MS MUSKAN A GOGIA	SUNILBHAI BHIKHUBHAI PARMAR,	MRS NISHA M PARIKH
35656	FA/3298/2011	16/02/2017	ORIENTAL INSURANCE CO. LTD.,	MR ANAL S SHAH	DEPENDANTS OF DECD. GULABBHAI BABUBHAI - BABUBHAI RAMESHBHAI,MONGHIBEN BABUBHAI PARMAR,JAYANTKUMAR VRIJLAL SANGHRAJKA	RULE SERVED,MR MB PARIKH
35657	FA/3299/2011	28/11/2011	KANTABEN SOMABHAI DAMOR,MINOR RAHUL SOMABHAI DAMOR, THROUGH KANTABEN SOMABHAI DAMOR	MR.HIREN M MODI	SAVY SANSKAR - 1, OWNER OF THE APPARTMENT, BUILDER,,MANAGER, THE BAJAJ ALLIANZE GENERAL INSURNACE CO LTD,OWNER, ODHAVJI PRAJAPATI	,MR KV GADHIA,MR VIBHUTI NANAVATI
35658	FA/3302/2011	12/12/2020	NEW INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAYNABEN IQBALBHAI KURAISHI,MOHAMMADSHARIF LALMIYA MALEQ,DILIPKUMAR CHANDUJI KHANT,JUBEDABIBI MIRUMIYA MALEK (MOTHER),SABBIRBHAI MIRUMIYA MALEK (BROTHER),MAKSUDA MIRUMIYA MALEK (SISTER),RAFIKBHAI MIRUMIYA MALEK (BROTHER)	RULE SERVED,DECEASED LITIGANT,MR SALIM M SAIYED
35659	FA/3303/2011	29/02/2012	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	NIRMALABHAI PIRAN SAVLE,DIPALIBAI PIRAN SAVLE MINOR,GIGAMBARKUMAR PIRAN SAVLE MINOR,PUNDALIK PITAMBAR SAVLE,MULKANDBAI PUNDALIK SAVLE,BEDAMAND GHARMATH ZHA	RULE SERVED,MR MTM HAKIM

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35660	FA/3304/2011	25/01/2012	NATIONAL INSURANCE CO.LTD,	MR MEHUL SHARAD SHAH	MANOJ ALIAS MANHARBHAI RAMANBHAI GOHIL,IMRAN KASHAM ALIAS SARFARAJ ANVAR SAIYED,ANILBHAI SHANKAR RAO NARKHADE,IFFCO TOKYO GENERAL INSURANCE,SURESHBHAI RAMANBHAI GOHIL,RANJITBHAI CHHATRASINGBHAI GOHIL	RULE SERVED,MR AJAY R MEHTA
35661	FA/3308/2011	15/03/2012	ORIENTAL INSURANCE CO LTD (ISSUING BRANCH DISA),	(MR SN SINHA)	SHARDABEN WD/O BHIKHAJI NAVAJI THAKOR (MOTHER OF DECEASED),JENAJI BHIKHAJI THAKOR (BROTHER OF DECEASED),UKAJI SATAJI RAJPUT,DAHYABHAI BADARBHAI SATHWARA,UNITED INDIA INSURANCE CO LTD (ISSUING OFFICE PALANPUR)	RULE SERVED,MS AMEE YAJNIK,MR HARSHIT S TOLIA,MR MAHENDRA U VORA,MR. S. M. GOHIL,MR PARTH S TOLIA
35662	FA/3309/2011	10/08/2017	HEIRS OF HEMABHAI VAJAJI SOLANKI, LALABHAI HEMABHAI SOLANKI,	(MR PARESH M DARJI)	JAWANJI MALAJI SOLANKI,ORIENTAL INSURANCE COMPANY LTD,PAWANKUMAR C SHAH	RULE SERVED,MS AMI N BHATT,MR VC THOMAS
35663	FA/3311/2011	09/05/2019	HEIRS OF DECEASED SANDIPBHAI RAMESHBHAI PATEL, RAMESHBHAI,CHANDRIKABEN RAMESHBHAI PATEL	MR TEJAS P SATTA,MR JAYESH V PATEL	SHANTILAL D PATEL,NATIONAL INSURANCE COMPANY LTD	RULE SERVED
35664	FA/3315/2011	21/03/2012	KUNVERBEN HASMUKHBHAI,	MS AMRITA AJMERA	SIDDHIVINAYAK ROADLINES LTD,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,MR SHALIN N MEHTA
35665	FA/3316/2011	21/03/2012	HASMUKHBHAI MAGANBHAI,	MS AMRITA AJMERA	SIDDHIVINAYAK ROADLINES LTD,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,MR SHALIN N MEHTA
35666	FA/3317/2011	29/02/2012	ORIENTAL INSURACEN COMPANY,	MR DAKSHESH MEHTA	RATHOD JAGATSINH SHIVSINH,THAKOR RANJANBA JENUSINH,POPATBHAI SHAMBHUBHAI PATEL	RULE SERVED,RULE UNSERVED,MR R.K.MANSURI
35667	FA/3318/2011	29/02/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	LEGAL HEIRS OF DECD. DHAKUBEN GIGABHAI DABHI,GIGABHAI MERABHAI DABHI,GITABEN GIGABHAI DABHI (MINOR) THRO' GIGABHAI MERABHAI DABHI,MAYABEN GIGABHAI DABHI (MINOR) THRO'GIGABHAI MERABHAI DABHI,BHARATBHAI GIGABHAI DABHI (MINOR) THRO'GIGABHAI M DABHI,LALJIBHAI GIGABHAI DABHI (MINOR) THRO' GIGABHAI M DABHI,ASHOKSINH BATUKSINH GOHIL,HIMMATBHAI KHIMJIBHAI BORICHA	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
35668	FA/3319/2011	14/12/2011	MANISH KISHORBHAI PANDYA,	MR NEHAL R JOSHI,MS ARCHANA C RAVAL	KALPANABEN MANISH PANDYA,	MR.BHASH H MANKAD
35669	FA/3321/2011	21/11/2011	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	KARIMBHAI HASAMBHAI,UNITED INDIA INSURANCE CO LTD,DIVISIONAL RAILWAY MANAGER	DELETED,MRS VASAVDATTA BHATT,MS AMEE YAJNIK
35670	FA/3324/2011	18/11/2011	TINABEN KALUBHAI NINAMA (ADIVASI),	MR.HIREN M MODI	PARMAR MANGALBHAI SHANABHAI,SANJAYBHAI NAGINBHAI KACHHIYA,ORIENTAL INSURANCE CO LTD,VOHRA FARUKBHAI RASULBHAI,MUNAFBHAI ISUBHAI VOHRA,IFFCO-TOKIO GENERAL INSURANCE LTD	
35671	FA/3327/2011	29/02/2012	ORIENTAL INSURANCE CO LTD (HUB),	MR RITURAJ M MEENA	PARABAT MANJI GANDHI,VIJAYSINH HAJARILAL GURJAR DELETED CT.ORDER,DT.17-08-2011,MADANLAL BANSIDHAR YADAV,AMBA KANA GANDHI,NARAN AMBA BERA	RULE NOT RECD BACK,RULE SERVED
35672	FA/3331/2011	17/07/2015	RAVINDRA KAUR WD/O. TEJENDRASINGH NOTAI,MINOR SWAPANSINGH S/O. TEJENDRASINGH NOTAI,MINOR JASPRITHSINGH S/O. TEJENDRASINGH NOTAI,NIRMALSINGH JWALASINGH NOTAI	MR.HIREN M MODI	RATHOD NILESH MANUBHAI,PUROHIT RAHULBHAI VASANTBHAI,IFFCO TOKIO GENERAL INSURANCE CO.LTD.	DELETED,SERVED BY AFFIX. (R),MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35673	FA/3332/2011	07/12/2011	VASTABHAI HARIBHAI SOLANKI,KANTABEN VASTABHAI SOLANKI,URMILABEN VASTABHAI SOLANKI,PANKAJKUMAR VASTABHAI SOLANKI	MR RAKESH B SHARMA	HARGOVANBHAI CHHOTABHAI BHAGI,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS VASAVDATTA BHATT
35674	FA/3334/2011	25/01/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	KOKILABEN ISHWARBHAI THAKORE,VASHRAMBHAI VALJIBHAI BHARWAD	RULE SERVED
35675	FA/3335/2011	25/01/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LILABEN PRAHLADJI THAKORE,VASHRAMBHAI VALJIBHAI BHARWAD	RULE SERVED
35676	FA/3336/2011	29/02/2012	NATIONAL INSURANCE COMPANY LTD THROUGH,	MR VIBHUTI NANAVATI	RAGHUNATHBHAI DHARAMSHIBHAI THAKOR,METHIBEN SUNDABHAI THAKOR	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
35677	FA/3337/2011	29/02/2012	NATIONAL INSURANCE COMPANY LTD THROUGH,	MR VIBHUTI NANAVATI	RAGHUNATHBHAI DHARAMSHIBHAI THAKOR,VASHRAMBHAI VIRABHAI THAKOR,KARMABEN VASHRAMBHAI THAKOR,JASHIBEN ISHVARBHAI THAKOR,SUNILBHAI ISHVARBHAI THAKOR MINOR THROUGH,SANGITABEN ISHVARBHAI THAKOR MINOR THROUGH	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
35678	FA/3339/2011	10/08/2017	ASHISH MANHARBHAI SONI,	MR.HIREN M MODI	LALUBHAI VALAND,MAHESHKUMAR NAVINCHANDRA JADAV,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT,MR SANDIP C SHAH
35679	FA/3340/2011	16/12/2015	HEIRS OF DECEASED JIGNESHBHAI JAYANTIBHAI PATEL, PINKIBEN,JAYANTIBHAI NARSINH PATEL,SHARDABEN JAYANTIBHAI PATEL	MR TEJAS P SATTA,MR JAYESH V PATEL	RAKESH RAMANLAL PATEL,RELIANCE GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
35680	FA/3342/2011	09/07/2018	MANKIBEN CHAVADBHAI TADVI,SHAILESHKUMAR CHAVADBHAI TADVI	MR DN PANDYA	INDRAVADAN VITTHALBHAI ROHIT,UNITED INDIA INSURANCE CO LTD	MS AMI K PATEL,MS.FALGUNI D.TRIVEDI
35681	FA/3343/2011	20/12/2011	GULABSINH BHAKTIBHAI VASAVA,	MR DN PANDYA	DIPENBHAI PANKAJBHAI SHAH,HEMANTBHAI CHAMPAKBHAI SHAH,UNITED INDIA INSURANCE CO LTD	
35682	FA/3344/2011	15/03/2012	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	ASHOKBHAI VENIDAS DELETED AS PER COURT ORDER DATED.29-2-12.,KANAIYALAL GOKULBHAI VANZARA,KANCHANBEN RAGHUBHAI VASAVA,REKHABEN RAGHUBHAI VASAVA,GEETABEN RAGHUBHAI VASAVA,ARUNBHAI RAGHUBHAI VASAVA,MANIBEN BOKHABHAI VASAVA	DELETED,RULE SERVED
35683	FA/3346/2011	18/01/2012	SAMIRBHAI JAGDISHBHAI PATEL,	MR HITESH S PADHYA,MR B J LAVANTRA	SANGEETABEN W/O SAMIRBHAI JAGDISHBHAI PATEL,	
35684	FA/3347/2011	28/12/2011	ISHWARBHAI GALBABHAI THORI,	MR MTM HAKIM	THAKOAR ABHESINH KANTIJI,PATEL AMBALAL RANCHHODBHAI,ORIENTAL INSURANCE CO. LTD	
35685	FA/3348/2011	15/12/2011	MAHESHGIRI ISHWARGIRI GOSWAMI,	MR.HIREN M MODI	CHANDRAKANT RAMESHBHAI JAYSWAL,RAMANBHAI MADHUBHAI RATHAVA,I C I C I LOMBARD INSURANCE COMPANY LTD	
35686	FA/3350/2011	23/12/2011	NEW INDIA ASSURANCE CO. LTD,	(MR HASMUKH THAKKER)	MADHUBEN CHANDUBHAI SOLANKI,DAMODAR BANSHILAL KALANTRI	
35687	FA/3355/2011	05/10/2017	PATEL RASHIKLAL SHANKARLAL,	MR AMIT C NANAVATI	FIRAJKHAN HANIFKHAN,NATIONAL INSURANCE CO LTD	MR DAKSHESH MEHTA,MR HEMANT MAKWANA
35688	FA/3358/2011	28/04/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF SAMIR SALIMBHAI SIPAI,SALIMBHAI AALAMBHAI SIPAI,GULSHANBEN SALIMBHAI SIPAI,NARANBHAI ARJANBHAI PARMAR	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35689	FA/3359/2011	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	BHUPATGAR RANCHHODGAR GOSAI,BAHADURBHAI VIRUBHAI KUNDIYA	RULE SERVED,(MR PARESH M DARJI),MR NIRAV C SANGHAVI
35690	FA/3360/2011	28/11/2011	WESTERN RAILWAY THROUGH DIVISIONAL RAILWAY MANAGER,	MR KM PARIKH	BHIMABHAI NATHABHAI KOLI,	
35691	FA/3365/2011	12/08/2016	MAHESHBHAI MOHANBHAI KACHHIYA,	MR AS ASTHAVADI	TANUBEN WD/O ARVINDBHAI NATUBHAI TADVI,DHARMESH ARVINDBHAI TADVI (MINOR) THRO'TANUBEN A TADVI,JITENDRA ARVINDBHAI TADVI,NATUBHAI CHHITABHAI TADVI,SHANABHAI BABUBHAI PARMAR,ORIENTAL INSURANCE COMPANY LIMITED	RULE SERVED,MR ASHISH H SHAH
35692	FA/3369/2011	18/01/2012	RAMNIKBHAI UKABHAI TRETIYA,	MR HARSHADRAY A DAVE	DODIYA KANAKSINH KHODUBHA,SATANI DALSUKHBHAI LAXMANBHAI,MORARJI ISHWARBHAI,GHANSHYAMBHAI ISHWARBHAI	,(MRS VD NANAVATI)
35693	FA/3370/2011	12/01/2012	VADGIYABHAI VALJIBHAI PADVI'S LEGAL HEIRS,MANSING VADGIYABHAI PADVI,ASHOKBHAI VADGIYABHAI PADVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35694	FA/3371/2011	12/01/2012	PIVALIYABHAI @ RAVINDRABHAI PORLABHAI @ PRABHAKARBHAI PADVI',PREETIBEN RAVINDRABHAI PADVI (MINOR),HARISHBHAI RAVINDRABHAI PADVI MINOR	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35695	FA/3372/2011	12/01/2012	RAJUBHAI PRATAPBHAI PADVI'S LEGAL HEIRS,MINOR TEJASHBHAI RAJUBHAI PADVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35696	FA/3373/2011	12/01/2012	JARMANSINGBHA @ JAMANIYABHAI MOGIYABHAI PADVI'S- LEGAL HEIRS,AJITBHAI JARMANBHAI PADVI,KISHANBHAI JARMANBHAI PADVI,MOGIYABHAI VAHARIYABHAI PADVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35697	FA/3374/2011	12/01/2012	LAXMANBHAI GIMBABHAI PADVI'S LEGAL HEIRS- SAKUBEN WD/O LAXMA,LILUBEN LAXMANBHAI,DINKARBHAI LAXMANBHAI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35698	FA/3375/2011	12/01/2012	AMARJITBHAI @ AMALYABHAI JOLUBHAI PADVI'S LEGAL HEIRS,PRASHANTBHAI AMARJITBHAI PADVI (MINOR) THROUGH,SHOBHNABEN AMARJITBHAI PADVI (MINOR) THROUGH,ROSHNIBEN AMARJITBHAI PADVI (MINOR) THROUGH,JOLUBHAI MANGABHAI PADVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35699	FA/3376/2011	12/01/2012	BHIKHABHAI GHARVABHAI PADVI'S-LEGAL HEIRS- PROMUBHAI @,DILIPBHAI BHIKHABHAI (MINOR) THROUGH PROMUBHAI @ PREMILABEN,VADGIBEN BHIKHABHAI PADVI (MINOR) THROUGH PROMUBHAI @ PREMIL	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35700	FA/3377/2011	12/01/2012	PRATAPBHAI LASYABHAI PADVI'S- LEGAL HEIR- SHAVIBEN PRATPABHA,DILIPBHAI PRATAPBHAI PADVI,CHHAGANBHAI PRATAPBHAI PADVI,CHANDRAVATIBEN PRATAPBHAI PADVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35701	FA/3378/2011	12/01/2012	POHLABHAI JALAMSING PADVI'S LEGAL HEIR- CHHABUBHAI JALAMSING,	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35702	FA/3379/2011	12/01/2012	DILIPBHAI POHNABHAI PADVI'S LEGAL HEIRS- ASHABEN WD/O DILIPB,LALITABEN DILIPBHAI PADVI (MINOR) THROUGH ASHABEN WD/O DILIP,MAHESHBHAI DILIPBHAI PADVI (MINOR) THROUGH ASHABEN WD/O DILI,POHNABHAI VEHRIYABHAI PADVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35703	FA/3380/2011	12/01/2012	RUPSINGBHAI SANGABHAI VALVI'S LEGAL HEIR- ANJUBEN WD/O RUPSI,RAJUBHAI RUPSINGBHAI VALVI (MINOR)ANJUBEN WD/O RUPSING VALVI,PANKAJBHAI RUPSINGBHAI VALVI (MINOR) THRO' ANJUBEN WD/O,SUNKIBEN SANGABHAI VALVI	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35704	FA/3381/2011	12/01/2012	JAHANGIRBHAI DEVELIYABHAI PADVI'S LEGAL HEIR- JANGUBEN WD/O,	MR MTM HAKIM	SATISHKUMAR MANILAL KOTWAL,JAYESHBHAI MUSABHAI KEROSIYA,NEW INDIA INSURANCE COMPANY LIMITED	
35705	FA/3383/2011	01/12/2011	DIPAKBHAI VINODBHAI,	MR P C CHAUDHARI	PRINCE PLASTIC PRODUCTS,	MR IA PATEL
35706	FA/3384/2011	01/12/2011	DIPAKBHAI VINODBHAI,	MR P C CHAUDHARI	PRINCE PLASTIC PRODUCTS,	MR IA PATEL

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35707	FA/3387/2011	16/12/2013	NEW INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJESH NAVIN SHAH,AIYUBKHAN LATEKHAN SINDHIL,BIPIN C SHAH,UNITED INDIA INSURANCE CO,GORAKH SHIVAJI DIVKAR,MANOHAR DAYANO BAKONI	RULE NOT RECD BACK,RULE SERVED,MR DN PANDYA,MS AMEE YAJNIK
35708	FA/3388/2011	15/12/2011	JYOTIBEN RAJESHKUMAR THAKAR,	MR KAPIL K ACHARYA	RAJESHKUMAR CHANDRAKANT THAKAR,YOGESHBHAI MANSUKHLAL,NEW INDIA INSURANCE COMPANY	
35709	FA/3390/2011	24/04/2017	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	PRAVINKUMAR NARANDAS SADHU,KHENGABHAI ATHUBHAI THAKOR,PREMSHANKER NANDLAL UPADHYAY	RULE SERVED
35710	FA/3391/2011	24/04/2017	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	HASMUKHBHAI NARANDAS SADHU,KHENGABHAI ATHUBHAI THAKOR,PREMSHANKER NANDLAL UPADHYAY	RULE SERVED
35711	FA/3393/2011	25/01/2012	ORIENTAL INSURANCE COMPANY LIMITED, DIVISION OFFICE AT,	MR ANAL S SHAH	LEGAL HEIRS OF DECEASED MANJUBEN W/O JIVANBHAI DHAMECHA,,DIVYAKANT JIVANBHAI DHAMECHA,GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMESH @ BHAYO SOMABHAI DAYATAR,MANSUKH JASMATBHAI KUMBHANI,MULJIBHAI DEVABHAI MAIYA	RULE SERVED,MRS VASAVDATTA BHATT
35712	FA/3397/2011	21/06/2018	PATEL NILESHBHAI VINUBHAI,	MS TRUSHA K PATEL	THAKORE LASIBEN @ LUSIBEN AATIJI MOTIJI,THAKORE NATVARJI AATIJI,THAKORE PASAJI AATIJI,THAKORE VARSANGJI AATIJI,THAKORE BENIBEN AATIJI,THAKORE RUPABEN AATIJI,THAKORE SOMIBEN AATIJI,THAKORE PALIBEN MOTIJI,THAKORE PASIBEN D/O AATIJI MOTIJI W/O THAKORE JAYNATIJI S	RULE SERVED,MR VIKRAM J THAKOR,MR HRIDAY BUCH,MR SANJAY G JOSHI
35713	FA/3400/2011	06/07/2017	MANUBHAI MOTIBHAI PATEL,MANJULABEN MANUBHAI PATEL,MINOR SMIT AMRISHBHAI, THROUGH MANUBHAI MOTIBHAI PATEL	MR.HIREN M MODI	RANUBHAI VASHRAMBHAI BHARWAD,ORIENTAL INSURANCE CO LTD	RULE SERVED BY DS,MR DAKSHESH MEHTA
35714	FA/3401/2011	06/07/2017	MANUBHAI MOTIBHAI PATEL,MANJULABEN MANUBHAI PATEL,MINOR SMIT AMRISHBHAI, THROUGH MANUBHAI MOTIBHAI PATEL	MR.HIREN M MODI	RANUBHAI VASHRAMBHAI BHARWAD,ORIENTAL INSURANCE CO LTD,VINUBHAI JASHBHAI PATEL	RULE SERVED,RULE SERVED BY DS,MR DAKSHESH MEHTA
35715	FA/3402/2011	19/04/2012	ORIENTAL INSURANCE CO LTD,ORIENTAL INSURANCE CO LTD	MR KK NAIR	PRABHULAL DAURAM MOCHI,INDRABEN PRABHULAL MOCHI,SAMA BILAL MAMAD,KASAM MISRI SAMA	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
35716	FA/3403/2011	14/09/2019	ORIENTAL INSURANCE CO LTD., REGISTERED OFFICE AT ORIENTAL,	MS KARUNA V RAHEVAR	MANILAL DHULAJI GAMETI,MAHESHKUMAR KARUNASHANKAR UPADHYAY,HARESHKUMAR BHAGVANDAS TRIVEDI	RULE SERVED,MR R.K.MANSURI
35717	FA/3404/2011	01/08/2013	JAVANBHAI PARVATBHAI MALIVAD,	MR MTM HAKIM	MUKESHKUMAR AMRUTLAL PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
35718	FA/3405/2011	01/08/2013	SHILPABEN JAVANBHAI MALIVAD,	MR MTM HAKIM	MUKESHKUMAR AMRUTLAL PATEL,NEW INDIA INSURANCE CO LTD,JAVANBHAI PARVATBHAI MALIVAD,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR RITURAJ M MEENA,MR PALAK H THAKKAR,MR. SABIR B SAIYYAD
35719	FA/3406/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTILAL LALLUBHAI,	
35720	FA/3407/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABHARAM HAJI UMARJI,	
35721	FA/3408/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF VASANTBHAI DHULABHAI CHANDUBHAI DHULABHAI PATEL,	
35722	FA/3409/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBABEN WD/O DAHYABHAI AMBALAL,	
35723	FA/3410/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI MAGANBHAI,RATILAL MAGANBHAI	

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35724	FA/3411/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O BAI MANIBEN D/O UKKADDBHAI FULABHAI, CHATURBHAI GUMAN-,	
35725	FA/3412/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADMINISTRATOR OF LALJI MAHARAJ RATILAL CHHOTALAL,	
35726	FA/3413/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	POA OF SALIM DARBAR MUSA HAJI. ALI DARBAR MUSA HAJI,	
35727	FA/3414/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI MULJIBHAI,	
35728	FA/3415/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O DAHYABHAI ISHVARBHAI, SHUSHILABEN W/O DAHYABHAI ISHVAR-,HEMANSHUBEN D/O DAHYABHAI,KALPESHBHAI DAHYABHAI PATEL,KIRTIBEN D/O DAHYABHAI	
35729	FA/3416/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALI MUSA HAJI UMARJI,	
35730	FA/3417/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ILYASBHAI UMARJI MUSA,INAYATBHAI UMARJI MUSA	
35731	FA/3418/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O AMBALAL BHAGVAN, HIRABEN KARSHANBHAI,	
35732	FA/3419/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMARSANG MANSANG,PATHESANG MANSANG	
35733	FA/3420/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN W/O KARIM BHIKHA,	
35734	FA/3421/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAJESHBHAI KHUSHALBHAI,MAFATBHAI KHUSHALBHAI	
35735	FA/3422/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O CHHOTUBHAI RAMABHAI, MATHURBHAI CHHOTUBHAI,KABHAIBHAI CHHOTUBHAI	
35736	FA/3423/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI VITHTHALBHAI VASAVA,RAMESHBHAI VITHTHALBHAI VASAVA,JAYANTIBHAI VITHTHALBHAI VASAVA,RAMJIBHAI VITHTHALBHAI VASAVA	
35737	FA/3424/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBALAL MAGANBHAI,	
35738	FA/3425/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUKESHBHAI RATILAL,	
35739	FA/3426/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHMAD IBRAHIMBHAI PATEL,	
35740	FA/3427/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RATANSANG CHHATRASANG,CHANDRASANG CHHATRASANG	
35741	FA/3428/2011	17/11/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O LAXMANBHAI NAHERBHAI RAMESHBHAI LAXMANBHAI,	
35742	FA/3433/2011	16/11/2011	HANSABEN DINESHBHAI PATEL,	MRS SANGEETA N PAHWA	DIENSHBHAI DHARAMSHIBHAI PATEL,	MR DIPAN DESAI
35743	FA/3434/2011	19/04/2012	ORIENTAL INSURANCE CO LTD,ORIENTAL INSURANCE CO LTD	MR KK NAIR	ALI BHURA SAMA,MARIYATBAI ALI SAMA,BHURA ALI SAMA,IBRAHIM ALI SAMA,SALE ALI SAMA,KANYA ALI SAMA,ABUBKAR ALI SAMA,HAJARABAI ALI SAMA (MINOR), THROUGH ALI BHURA SAMA,MEMUNATBAI ALI SAMA (MINOR), THROUGH ALI BHURA SAMA,SUMAIYA ALI SAMA (MINOR), THROUGH ALI BHURA SAMA,SULEMAN ALI SAMA (MINOR), THROUGH ALI BHURA SAMA,SAMA BILAL MAMAD,KASAM MISRI SAMA	RULE SERVED,MR.HIREN M MODI
35744	FA/3435/2011	20/12/2011	BABUBHAI MOHANBHAI PATEL,	MR HITESH S PADHYA	HASMUKHBHAI CHHAGANBHAI SAGPARIA,ORIENTAL INSURANCE CO LTD,VIKRAMBHAI HARIBHAI PATEL,H D F C CHUBB GENERAL INSURANCE CO LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35745	FA/3438/2011	21/11/2011	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI GAGUBHAI BORICHA,BHARATBHAI MESURBHAI SODHIYA,DILIPBHAI KANJIBHAI BARAIYA	
35746	FA/3439/2011	19/06/2017	THE NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	DAUD HAJI MAMAD SANGHAR,MAMAD SALEY SANGHAR,KHATABAI ISMAIL SEDAT	
35747	FA/3440/2011	10/01/2012	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DINESHBHAI BHAGWANBHAI JADAV,NARAN JIVA MORI,KANJIBHAI OGHADBHAI BARAD,HARENDRA MOHANBHAI VAJA,NATIONAL INSURANCE CO.LTD.,HEIRS OF DECD. VISHAL VISHWANATH SETIYAR,VISHVANATH SUBRAMANIYAM SETIYAR,PUSHPABEN VISHWANATH SETIYAR,DEVIBEN VISHAL SETIYAR,MINOR TARUNLAJ VISHAL SETIYAR THRO'DEVIBEN VISHAL SETIYAR,DAMODARBHAI VISHVANATH SETIYAR	,RULE SERVED,(MR MAULIK J SHELAT),MR HITESH S PADHYA
35748	FA/3441/2011	19/03/2013	VASAI GRAM PANCHAYAT,	(MR AJ SHASTRI)	KAPILABEN SHRIMALI WD/O PREMCHANDBHAI ATRAMBHAI SHIMALI,	RULE SERVED,MR RAJESH P MANKAD
35749	FA/3442/2011	25/11/2011	MUKESH KUMAR JUMAMAL LAKHWANI,	MS SHALINI S MAIR	MANISHABEN @ ASHABEN W/O MUKESH KUMAR JUMALAL LAKHWANI,BHARAT MUKESH KUMAR LAKHWANI MINOR,PUJA MUKESHKUMAR LAKHWANI	MR MA KHARADI
35750	FA/3443/2011	25/01/2012	NATIONAL INSURANCE COMPANY LTD., RAJKOT,	MR VIBHUTI NANAVATI	ANKIT RAMESHBHAI BAGTHARIA,KISHANBHAI JYANTILAL PATEL	NOTICE SERVED
35751	FA/3445/2011	19/04/2012	ORIENTAL INSURANCE CO LTD,ORIENTAL INSURNACE CO LTD	MR KK NAIR	HASAN MALUK SAMA,RAJBAI HASAN SAMA,JABAR HASAN SAMA,ABDULVAHED HASAN SAMA, MINOR, THROUGH HASAN MALUK SAMA,SAMA BILAL MAMAD,KASAM MISRI SAMA	RULE SERVED,MR.HIREN M MODI
35752	FA/3446/2011	02/12/2011	DILIPBHAI JAMNADAS RAJAI,	(MR NIRZAR S DESAI)	CHANDABEN WD/O MANSUKHBHAI NANJI GODARIYABAWA,HUKUMDAR DOST MOHMADKHAN,UNITED INDIA INSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR,MS.FALGUNI D.TRIVEDI
35753	FA/3448/2011	12/01/2012	BHOVANBHAI @ KISHORBHAI PARBATBHAI SANGHANI,	MR PREMAL S RACHH	PARBATBHAI MERAMANBHAI VASRA,UNITED INDIA INSURANCE CO. LTD	
35754	FA/3449/2011	12/01/2012	SUBHASHBHAI PARBATBHAI SANGHANI SINCE DECD. THROUGH HEIRS,BHOVAN @ KISHOR PARBAT SANGHANI,DHIRAJBHAI PARBATBHAI SANGHANI	MR PREMAL S RACHH	PARBATBHAI MERAMANBHAI VASRA,UNITED INDIA INSURANCE CO. LTD	
35755	FA/3450/2011	12/01/2012	MUDJIBHAI DAMJIBHAI SANGHANI,	MR PREMAL S RACHH	PARBATBHAI MERAMANBHAI VASRA,UNITED INDIA INSURANCE CO. LTD	
35756	FA/3451/2011	12/01/2012	CHANABHAI NANJIBHAI SANGHANI,	MR PREMAL S RACHH	PARBATBHAI MERAMANBHAI VASRA,UNITED INDIA INSURANCE CO. LTD	
35757	FA/3452/2011	12/01/2012	LAXMANBHAI ARJANBHAI SANGHANI,	MR PREMAL S RACHH	PARBATBHAI MERAMANBHAI VASRA,UNITED INDIA INSURANCE CO. LTD	
35758	FA/3454/2011	29/03/2012	RELIENCE GENERAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MANGILAL BHURSINH PUROHIT,ORIENTAL INSURANCE CO.LTD.,ASHWINBHAI MULJIBHAI SHARMA,HEIRS OF DECD. PANKAJ DESAIBHAI PARMAR,DESAIBHAI RAYSINGBHAI PARMAR,SWAROOPBEN DESAIBHAI PARMAR	,RULE SERVED,MR RAJNI H MEHTA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35759	FA/3455/2011	29/03/2012	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MAGNILAL BHUIRSINH PUROHIT,ORIENTAL INSURANCE CO.LTD.,ASHWINBHAI MULJIBHAI SHARMA,HEIRS OF DECD. PRABHATBHAI PARMAR-VITTHALBHAI PRABHATBHAI	RULE SERVED,MR RAJNI H MEHTA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35760	FA/3456/2011	29/03/2012	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PARESHKUMAR NAVNEETLAL GANDHI,ORINETAL INSURANCE CO.LTD.,ASHWINBHAI MULJIBHAI SHARMA,HEIRS OF DECD MAHENDR NARWATBHAI PARMAR,REKHABEN MAHENDRABHAI PARMAR,NARWATBHAI RAYSINGBHAI PARMAR,MALIBEN NARWATBHAI PARMAR	,RULE NOT RECD BACK,RULE SERVED,MR RAJNI H MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35761	FA/3458/2011	15/03/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	FARUKBHAI MAHAMMADBHAI BAVANKA,MAHAMMADBHAI ALIBHAI BAVANKA,LEGAL HEIRS OF DECD. PRAVINBHAI RAVJIBHAI MAKVANA,KISHORBHAI RAVJIBHAI MAKVANA,SANTUBEN KISHORBHAI MAKVANA	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR TULSHI R SAVANI
35762	FA/3459/2011	18/02/2016	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	CHANDRAVATI SURENDRABAHADUR TRIPATHI,	MS ASHA H GUPTA
35763	FA/3460/2011	23/11/2011	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	KHUMANSINH KABHAIBAVA YADAV,MUSHABHAI SULAMANBHAI,URMILABEN JAYANTIBHAI SHAH,LEGAL HEIRS OF DECD. SHAILESH JAYANTILAL SHAH,KAMINIBEN SHAILESHBHAI SHAH,SHAHIL SHAILESHBHAI SHAH,RINABEN JAYANTILAL SHAH,SANGITABEN D/O. JAYANTILALSHAHWIFE OF RAKESHBHAI PRAKASHBHAI,NITABEN D/O. JAYANTILAL SHAH WIFE OF PRAKASHBHAI	
35764	FA/3462/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL DILIPKUMAR MULJIBHAI,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35765	FA/3463/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL ISHWARBHAI BHAILALBHAI,PATEL JITENDRABHAI RAMANBHAI	RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR
35766	FA/3464/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTILAL BHAGWANBHAI,KANUBHAI MOTIBHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35767	FA/3465/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	MELABHAI CHHAGANBHAI,MANIBEN CHHAGANBHAI,AMBUBHAI CHHAGANBHAI,SHIVABHAI CHHAGANBHAI,RAMANBHAI CHHAGANBHAI	RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR
35768	FA/3466/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	GOVINDBHAI VITHTHALBHAI,	UNSERVED EXPIRED (R),MR P P MAJMUDAR
35769	FA/3467/2011	23/11/2013	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	JESANGBHAI CHHAGANBHAI,REVABEN CHHAGANBHAI,KASHIBEN CHHAGANBHAI,GANGABEN CHHAGANBHAI	RULE SERVED,UNSERVED EXPIRED (R),MR P P MAJMUDAR
35770	FA/3468/2011	23/11/2013	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECEASED NANIYABHAI VAZIRBHAI, ISHWARBHAI NANJIBHAI,KASHIBEN NANJIBHAI	UNSERVED EXPIRED (R),MR P P MAJMUDAR
35771	FA/3469/2011	23/11/2013	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	KRISHNABEN WD/O MELABHAI PASABHAI,JAGDISHBHAI GEMABHAI,HIMMATBHAI MELABHAI,GEMABHAI MELABHAI,DAHYABHAI MELABHAI	RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR
35772	FA/3470/2011	23/11/2013	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	GOPALBHAI GABABHAI,	UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR
35773	FA/3471/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRASINH VIJAYSINH RAJ,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35774	FA/3473/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMESHBHAI CHANDULAL,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35775	FA/3474/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	PARESHKUMAR MOHANBHAI PATEL,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35776	FA/3475/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	KANSHIBHAI @ KAMALNAYAN MULJIBHAI,SANJAY KAMALNAYAN PATEL'S POA KAMALNAYAN MULJIBHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35777	FA/3477/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	JETHABHAI HARIBHAI,	MR P P MAJMUDAR
35778	FA/3478/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	DINESHBHAI JETHABHAI,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35779	FA/3479/2011	17/07/2012	LEGAL HEIRS OF SULTAN ALI JIVAJI,YUSUFBHAI SULTANBHAI VAGHELA,AKBARBHAI SULTANBHAI VAGHELA	MS YAMINI J DESAI,MR VIREN G DAVE	GUJARAT ELECTRICITY BOARD,	
35780	FA/3480/2011	05/12/2011	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	SAVJIBHAI RAVJIBHAI VEKARIA,KALABHAI TAPUBHAI KOLI,JERAMBHAI BHURABHAI HIRPARA,UNITED INDIA INSURANCE CO LTD,SUNILKUMAR KANTILAL UNADKAT	,(MR MAULIK J SHELAT),MR. ZALAK B PIPALIA
35781	FA/3494/2011	13/12/2011	SARTANJI PUJAJI THAKOR,LALAJI VARSANGJI THAKARDA DECEASED,VIRAJI LALAJI THAKARDA,AJMALJI LALAJI THAKARDA DECEASED THROUGH LEGAL HEIRS,PUNJIBEN W/O AJMALJI THAKARDA,BALVANTRAY AJMALJI THAKARDA	,MR RJ GOSWAMI	BABUBHAI BHEMABHAI GAMAR,SHAKUBEN WD/O BABUBHAI BHEMABHAI GAMAR,NARANBHAI BABUBHAI GAMAR,MANIBEN BABUBHAI GAMAR,CHANIBEN BABUBHAI GAMAR,RASABHAI BABUBHAI GAMAR,BAKIBEN BABUBHAI GAMAR,RAJABHAI BABUBHAI GAMAR,RAJIBEN BABUBHAI GAMAR,BABUBHAI BABUBHAI GAMAR,MANILAL BABUBHAI GAMAR	
35782	FA/3495/2011	23/11/2011	MINA @ MINAXI KANUBHAI PATEL,	MR.HIREN M MODI	JAIMIN UTTAMLAL SOLANKI,ORIENTAL INSURANCE CO LTD	,MR ANAL S SHAH
35783	FA/3496/2011	23/11/2011	REKHABEN W/O VINODBHAI NARANBHAI PATEL,	MR SHAKEEL A QURESHI	VINODBHAI NARANBHAI PATEL,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI
35784	FA/3497/2011	23/08/2012	BACKBONE ENTERPRISE LTD,	MR VIMAL M PATEL	NIVA INFRASTRUCTURE PVT LTD,	SERVED BY AFFIX. (R),MR PA JADEJA
35785	FA/3500/2011	23/11/2011	KUIRESHI IBRAHIM USUFBHAI,	MR MTM HAKIM	SHEKH JAVEDHUSAIN ALLARAKHA,SHEKH ABDULKADAR PIRBHAI,ORIENTAL INSURANCE COMPANY LTD,NAYAK CHHAGANLAL MANGALRAM,SAGARKHAN GISUKHAN,NATIONAL INSURANCE COMPANY LTD	,MR DAKSHESH MEHTA
35786	FA/3501/2011	19/12/2011	PINKIBEN HITESHKUMAR UPADHYAY REP. OF HITESH CHANDULAL UPADY,	MR MTM HAKIM	HITESHKUMAR MULSHANKAR BHATT,CHANDULAL MOHANLAL UPADHYAY,UNITED INDIA INSURANCE CO.LTD.	
35787	FA/3502/2011	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	HEIRS AND LEGAL R P OF DECD KHATUBEN HASAMBHAI SANDHI,NAZIRBHAI HASAMBHAI SANDHI,JAVADBHAI HASAMBHAI SANDHI,ANISHBHAI HASAMBHAI SANDHI,BALUBHAI RAJSHIBHAI PARMAR	RULE SERVED
35788	FA/3503/2011	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	FIROZKHAN HASAMKHAN LODHI,ANISHBHAI HASAMBHAI SANDHI,BALUBHAI RAJSHIBHAI PARMAR	RULE SERVED
35789	FA/3504/2011	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MINOR MERUBEN FARUKBHAI BANVA THRO NATURAL GUARDIAN FATHER,ANISHBHAI HASAMBHAI SANDHI,BALUBHAI RAJSHIBHAI PARMAR	RULE SERVED
35790	FA/3505/2011	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MINOR RAZANABEN ANWARBHAI SHAMDAR THRO GUARDIAN FATHER,ANISHBHAI HASAMBHAI SANDHI,BALUBHAI RAJSHIBHAI PARMAR	RULE SERVED
35791	FA/3506/2011	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	FATHMABEN MAJOORSHA SANDHI,ANISHBHAI HASAMBHAI SANDHI,BALUBHAI RAJSHIBHAI PARMAR	RULE SERVED

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35792	FA/3520/2011	07/12/2011	MANJULABEN KAMLESH ANAND VASAVA,SAVITABEN ANAND VASAVA,CHHAYABEN ANAND VASAVA,BHANUBEN ANAND VASAVA W/O RATHOD AMARSANG VASAVA	MR SP MAJMUDAR,MR P P MAJMUDAR	RAMESHBHAI HANSJIBHAI GAMIT,HARIBHAI JAGUBHAI PATEL DECEASED,KALPNA JAYESH PATEL,NEW INDIA INSURANCE CO LTD,KEVJIBHAI MAGANBHAI VASAVA DECEASED,JAMBUBEN W/O KEVJIBHAI VASAVA,SEVANTA D/O KEVJIBHAI VASAVA,SUGRI D/O KEVJIBHAI VASAVA,RAMESH S/O KEVJIBHAI VASAVA,SUTA D/O KEVJIBHAI VASAVA	,MR SHASHIKANT S GADE
35793	FA/3524/2011	23/11/2011	SINDHU SANJOG MHATRE FOR HERSELF AND AS NATURAL GUARDIAN AND,URVASHI SANJOG MHATRE	MR MEHUL SHARAD SHAH	SANJOG SURESH MHATRE,	MS ANUSHREE KAPADIA
35794	FA/3527/2011	06/04/2016	GOVINDBHAI BHARATSINH PARMAR,	MR MAKBUL I MANSURI,MR R G DWIVEDI	AJITBHAI GIRISHCHANDRA THAKER,NATIONAL INSURANCE CO	RULE SERVED,MS LILU K BHAYA
35795	FA/3531/2011	06/08/2015	GENERAL MANAGER - OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	SENMA MOHANBHAI DALABHAI,HEIRS OF DECD. SENMA TAKHABHAI DALABHAI,SENMA JOITIBEN TAKHABHAI,SENMA BALDEVBHAI TAKHABHAI,SENMA PRAHLADBHAI TAKHABHAI,SENMA MAGANBHAI TAKHABHAI,SENMA DINESHBHAI TAKHABHAI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,(MR A J PATEL),MR TEJAS P SATTA,MR JAYESH V PATEL,MR. KISHAN H DAIYA
35796	FA/3533/2011	05/12/2011	PATEL VINODBHAI MOHANBHAI,	MR JIGAR G GADHAVI	CHAUDHARY PRATAPBHAI MOTIBHAI,ROLEX INTERNATIONAL LIMITED,NEW INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
35797	FA/3535/2011	05/03/2012	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	CHAUHAN JITENDRASINH DALPATSINH,MAHESH RAMU GUPTA,GEOS ENTERPRISE THRO'PROP.P.C.VARSHESE,,GANPATH KANJIDAS PATEL,TATA AIG GENERAL INS. CO.LTD.	
35798	FA/3536/2011	28/11/2011	KANAJI MERAJI VANJHARA,SHANTABEN KANAJI MERAJI VANJHARA	(MR MAYUR A THAKORE)	NATHABHAI VAJABHAI RATHOD,UNITED INDIA INSURANCE COMPANY	,MS AMEE YAJNIK
35799	FA/3537/2011	29/03/2012	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	AASIYATBAI OSMAN SAMA,SHAKINABAI MAMAD SAMA,VAYAD MAMAD SAMA THRO'SHAKINABAI MAMAD SAMA,MUSTAK MAMAD SAMA THRO'SHAKINABAI MAMAD SAMA,ISMAIL MAMAD SAMA THRO'SHAKINA MAMAD SAMA,ASHRAF HAJI SIDHIK SAMA,OSMAN SACHENA SAMA	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35800	FA/3540/2011	27/02/2012	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS &LEGAL R P OF DECE RATANBHAI D GOHIL,DHIRUBHAI R GOHIL,DUDHIBEN DHIRUBHAI GOHIL,MINOR VIJUBEN DHIRUBHAI GOHIL THRO'DHIRUBHAI R GOHIL,MINOR CHAMPABEN DHIRUBHAIGOHILTHOR' DHIRUBHAI R GOHIL,MINOR RADHABEN DHIRUBHAI GOHILTHRO'DHIRUBHAI R GOHIL,MINOR VIPUL DHIRUBHAI GOHIL THRO' DHIRUBHAI R GOHIL,DHIRUBHAI ZILUBHAI MUNDHVA	RULE SERVED,MR.HIREN M MODI
35801	FA/3544/2011	22/02/2012	THE NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	JANAKKUMAR RANCHHODBHAI GANDHI,ISHWARBHAI @ ISUDAS PUNJABHAI PARMAR,KAMLABEN ISHWARBHAI PARMAR,MINOR PREYRAS PRAKASHBHAI PARMAR THRO KAMLABEN I PARMAR,MINOR RIJOY PRAKASHBHAI PARMARTHRO KAMLABEN I PARMAR	RULE SERVED BY DS,MR AS ASTHAVADI
35802	FA/3547/2011	25/01/2012	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AMRUTBHAI DAHYABHAI PATEL,MAHENDRASINH PRATAPSINH RATHOD	RULE SERVED,MR MTM HAKIM
35803	FA/3551/2011	25/01/2012	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SONAJI VANAJI THAKARDA,MAHENDRASINH PRATAPSINH RATHODDRIVER OF JEEP NO GJ-2-A-3360	RULE SERVED,MR MTM HAKIM
35804	FA/3552/2011	25/01/2012	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ASHOKBHAI SOMAJI THAKOR,MAHENDRASINH PRATAPSINH RATHOD	RULE SERVED,MR MTM HAKIM

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35805	FA/3553/2011	23/04/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	NITABAI KACHARA FAFAL,SHANKARIYA KACHARA FAFAL,JASAMABAI SHANKARIYA FAFAL,CHANDULAL SHANKARIYA FAFAL,VALBAI SHANKARIYA FAFAL,BHAGBAI SHANKARIYA FAFAL THROUGH FATHER SHANKARIYA,BHARMAL SHANKARIYA FAFAL,KAMLESH SHANKARIYA FAFAL THROUGH FATHER SHANKARIYA,MAHIPATSINH RANAJI JADEJA,JALUBHA MAGAJI JADEJA SINCE DECEASED THRO' L/H.,KHIMKUNVARBEN W/O.JALUBHA JADEJA,BUDHABHA S/O.JALUBHA JADEJA,HAKUBHA S/O. JALUBHA JADEJA,SOJUBHA S/O. JALUBHA JADEJA,SHANTUBA D/O. JALUBHA JADEJA,VIRBAO D/O. JALUBHA JADEJA	,NOTICE NOT RECD BACK,RULE NOT RECD BACK,RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35806	FA/3554/2011	13/04/2015	ROYAL SUNDARAM ALLIANCE INSURANCE CO,	MR DAKSHESH MEHTA	SANJAYKUMAR ARJUNBHAI VASAVA,RAJUBHAI CHHANABHAI RATHOD,NAZIMKHAN BHURABHAI PATHAN	RULE SERVED,MR AMIT N CHAUDHARY
35807	FA/3555/2011	20/12/2016	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	MANJUBEN WD/O BABUBHAI MAHIJIBHAI PARMAR,PRAVINBHAI @CHANDUBHAI BABUBHAI PARMAR (MINOR) THRO'MANJUBEN,SHANABHAI SOMABHAI THAKORE	RULE SERVED
35808	FA/3556/2011	16/01/2012	ROYAL SUNDARAM ALLIANCE INSURANCE CO,	MR DAKSHESH MEHTA	SANJAYKUMAR ARJUNBHAI VASAVA,RAJUBHAI CHHANABHAI RATHOD,NAZIMKHAN BHURABHAI PATHAN	,MR AMIT N CHAUDHARY
35809	FA/3558/2011	11/01/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAJKOT NAGRIK SAHAKARI BANK LTD,NARESHBHAI SARDILBHAI RATHOD,UNITED INDIA INSURANCE COMPANY LTD,JAGMALBHAI @ JAGABHAI HAMABHAI SHAMAL	,RULE SERVED,MR JR SHAH,MR PRAVIN GONDALIYA
35810	FA/3561/2011	27/09/2018	GENARAL MANAGER,	MR AJAY R MEHTA	MAHENDRASINH CHHATRASINH,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35811	FA/3562/2011	27/09/2018	GENARAL MANAGER,	MR AJAY R MEHTA	SHANKARBHAI SOMABHAI,AMBABEN MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35812	FA/3563/2011	27/09/2018	GENARAL MANAGER,	MR AJAY R MEHTA	BAJUBEN MOHANBHAI,AMSANGBHAI MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35813	FA/3564/2011	27/09/2018	GENARAL MANAGER,	MR AJAY R MEHTA	MAKWANA DAHYABHAI RANCHHODBHAI,ABESANGBHAI PARSOTTAMBHAI,ASHOKBHAI DAHYABHAI,THAKORBHAI DAHYABHAI,BHARATSINH R MAKWANA,GANPATBHAI R MAKWANA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35814	FA/3565/2011	27/09/2018	GENARAL MANAGER,	MR AJAY R MEHTA	VEREEBHAI SOMABHAI,CHHAGANBHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
35815	FA/3566/2011	09/01/2012	THE NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	HEIRS OF DECD.RAMNIKBHAI NARSINHBHAI VAGHELA,NARSINHBHAI NATHABHAI VAGHELA,RAMIBEN NARSINHBHAI VAGHELA,ATULKUMAR JIKABHAI KUNATIYA	
35816	FA/3567/2011	06/07/2015	IFFCO TOKIO GEN INS CO LTD,	MR AJAY R MEHTA	LEGAL HEIRS OF DECE MUNIRBHAI DADUBHAI MIR,HANIFABEN M MIR,IRFAN MUNIRBHAI MIR,BIMABEN DADUBHAI MIR,SOMAJI JETHAJI BHAMBHI,DILIPKUMAR S PATEL	RULE SERVED,SERVED BY AFFIX. (R),MR PRADEEP PATEL,(MR SS JANI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35817	FA/3568/2011	04/04/2014	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	INAXIBEN WD/O MAYANKKUMAR HASMUKHLAL PARIKH,KHYATIBEN MAYANKKUMAR PARIKH,RONAKKUMAR MAYANKKUMAR PARIKH,SURYABEN WD/O HASMUKHLAL PARIKH,CHANDRAKANT KEVALRAM VISHWANI,HEIRS OF DECEASED MADANLAL CHANDULAL SHAH,REKHABEN MADANLAL SHAH,TALLANKUMAR MADANLAL SHAH,BHAVYAKANT MADANLAL SHAH	,RULE SERVED,MR NK MAJMUDAR
35818	FA/3569/2011	04/04/2014	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	INAXIBEN WD/O MAYANKKUMAR HASMUKHLAL PARIKH,CHANDRAKANT KEVALRAM VISHWANI,MADANLAL CHANDULAL SHAH,REKHABEN MADANLAL SHAH,TALLANKUMAR MADANLAL SHAH,BHAVYAKANT MADANLAL SHAH,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,MR NK MAJMUDAR,MS AMI K PATEL
35819	FA/3570/2011	04/04/2014	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	KHYATIBEN MAYANKKUMAR PARIKH,CHANDRAKANT KEVALRAM VISHWANI,MADANLAL CHANDULAL SHAH,REKHABEN MADANLAL SHAH,TALLANKUMAR MADANLAL SHAH,BHAVYAKANT MADANLAL SHAH,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,MR NK MAJMUDAR,MS AMI K PATEL
35820	FA/3571/2011	04/04/2014	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	RONAKBEN MAYANKKUMAR HASMUKHLAL PARIKH,CHANDRAKANT KEVALRAM VISHWANI,MADANLAL CHANDULAL SHAH,REKHABEN MADANLAL SHAH,TALLANKUMAR MADANLAL SHAH,BHAVYAKANT MADANLAL SHAH,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,MR NK MAJMUDAR,MS AMI K PATEL
35821	FA/3576/2011	28/11/2011	KARSANBHAI MANJIBHAI KOTADIYA,	MR PM LAKHANI,MRS R P LAKHANI,MS NEELA K LAKHANI,MR RH RUPARELIYA,MR. MANOJ T DANAK	KALPESHBHAI MANUBHAI RUPAPARA,ORIENTAL INSURANCE COMPANY,NARESHBHAI SHAMBHUBHAI DABRA	,MR VC THOMAS
35822	FA/3578/2011	26/03/2013	ORIENTAL INSURANCE CO.LTD.,	MR RITURAJ M MEENA	JAYATI UDAY BHATT SISTER OF LATE. POOJAN UDAY BHATT,SHUSHILABEN KANAIYALAL BHATT MOTHER IN LAW LATE CHETNABEN,DEVESH DINKARRAY TRIVEDI NEPHEW OF LATE CHETNABEN,KAMERSINGH BUDHSINGH DEL. AS PER COURT'S ORDER,JAGIR JOGINDERSINGH,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR GC MAZMUDAR
35823	FA/3580/2011	28/11/2011	NEW INDIA ASSURANCE CO LTD., REGISTERED OFFICE AT 87,,	MR SUNIL B PARIKH	JIVIBEN W/O BHOJABHAI BATHVAR,PRAKASHSINH PRAVINSINH ZALA,BHAVANABEN NATVARSINH JADEJA	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35824	FA/3582/2011	13/07/2017	NANSINGBHAI NAGAJIBHAI BHABHOR,	MR ARPIT A KAPADIA	HATIMBHAI SOYEBBHAI BARIYAWALA,KAMLESHKUMAR NATHABHAI MAVI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
35825	FA/3583/2011	16/02/2012	RATANSINH KALIDAS CHAUHAN,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35826	FA/3584/2011	16/02/2012	RAMANBHAI KASHIBHAI PATEL,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35827	FA/3585/2011	16/02/2012	LAXMANSINH RATANSINH PARMAR,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35828	FA/3586/2011	16/02/2012	SONABEN WD/O. VITHHALBHAI PARMAR,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35829	FA/3587/2011	16/02/2012	KANCHANBHAI CHANDUBHAI RATHOD (SELLER),,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35830	FA/3588/2011	16/02/2012	KANTIBHAI MOTIBHAI RATHOD,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER

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35831	FA/3589/2011	16/02/2012	SARJANBER WD/O GUNVANTBHAI MANGALBHAI SINCE DECD. THRO HEIRS,NARENDRASINH GUNVANTSINH VAGHELA,RAJENDRASINH GUNVANTSINH VAGHELA,KIRITSINH GUNVANTSINH VAGHELA,SAROJBEN SURENDRASINH VAGHELA,RONAKKUMAR SURENDRASINH VAGHELA,ASHISHKUMAR SURENDRASINH VAGHELA	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35832	FA/3590/2011	16/02/2012	PUNJIBEN FULABHAI PATEL,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35833	FA/3591/2011	16/02/2012	MAGANBHAI NATHABHAI PATEL SINCE DECD. THRO LEGAL HEIRS & REP,DHANUBEN MAGANBHAI PATEL,RAMESHBHAI MAGANBHAI PATEL,SUBHASHBHAI MAGANBHAI PATEL,LILABEN MAGANBHAI PATEL,DAXABEN MAGANBHAI PATEL,SAVITABEN MAGANBHAI PATEL	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35834	FA/3592/2011	16/02/2012	BHARATBHAI BHIKHABHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,PROJECT OFFICER	,GOVERNMENT PLEADER
35835	FA/3593/2011	29/11/2011	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PRAVINNATH SURNATH DHADHAL,GHANSHYAMBHAI BHADABHAI BHANDERI,SURNATH RANCHHODNATH DHADHAL	
35836	FA/3594/2011	29/11/2011	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MAHESHNATH SURNATH DHADHAL THROUGH LABHUBEN S DHADHAL,GHANSHYAMBHAI BHADABHAI BHANDERI,SURNATH RANCHHODNATH DHADHAL	
35837	FA/3595/2011	11/06/2015	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	DECD. DINESHBHAI @ DIPAKBHAI RASIKLAL KACHHIYA'S HEIR,MONIKABEN DINESHBHAI KACHHIYA (MINOR) THROUGH GUARDIAN,MITHESHKUMAR DINESHBHAI KACHHIYA (MINOR) THROUGH GUARDIAN,VISHALKUMAR DINESHBHAI KACHHIYA (MINOR) THROUGH GUARDIAN,SUKABHAI SANDARBHAI TADVI,DHANSUKHBHAI DAMODARBHAI KACHHIYA,DEBHURAM BIKHMARAM JAT (SARDAR),PLASTO CHEMICAL INDUSTRIES PROP- KANTILAL M PATEL,NATIONAL INSURANCE CO LTD	,RULE SERVED,MR MEHUL SHARAD SHAH,MR MTM HAKIM
35838	FA/3600/2011	19/06/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECD. BATUKBHAI S/O POLABHAI,RATANBEN W/O POLABHAI,LAXMIBEN W/O BATUKBHAI,ASHOKBHAI S/O BATUKBHAI,PUJABEN D/O BATUKBHAI,VANITABEN D/O BATUKBHAI (MINOR),MANISH S/O BATUKBHAI,SATABHAI @ SANABHAI POLABHAI LAMKA	,RULE SERVED
35839	FA/3601/2011	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	DEVJIBHAI AMBABHAI TIDANI,SATABHAI @ SANABHAI POLABHAI LAMKA	RULE SERVED
35840	FA/3602/2011	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	PRAKASHBHAI RAMNIBHAI THROUGH GUARDIAN RAMNIKBHAI LAVJIBHAI,SATABHAI @ SANABHAI POLABHAI LAMKA,DEVJIBHAI AMBABHAI RINDANI,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MR PALAK H THAKKAR
35841	FA/3603/2011	10/08/2017	MALABEN MEGHJI MAHESHWARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARKANT SURESHCHANDRA YAGNIK [DELETED],GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH	DELETED,MRS VASAVDATTA BHATT
35842	FA/3604/2011	10/08/2017	MEGHJI THAVAR MAHESHWARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARKANT SURESHCHANDRA YAGNIK [DELETED],GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,LAXMIBEN MEGHJI MAHESHWARI,MALABEN MEGHJI MAHESHWARI,USHABEN MEGHJI MAHESHWARI,RAJBAI MEGHJI MAHESHWARI	,DELETED,RULE SERVED
35843	FA/3605/2011	12/10/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	GIRISH VALLABHBHAI VAGHELA,NIKESHBHAI N PATEL	RULE SERVED BY DS,MR.HIREN M MODI
35844	FA/3606/2011	09/01/2012	TRIBHOVANBHAI SHANKERBHAI MAKWANA,	MR.HIREN M MODI	KALILAS SANMPAT SELER,ORIENTAL INSURANCE CO LTD	
35845	FA/3610/2011	16/02/2012	JIVATSINH PUJABHAI MANSINH SINCE DECEASED THRO,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER

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35846	FA/3611/2011	16/02/2012	DESAIBHAI KALIDAS PATEL SINCE DECEASED THRO,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
35847	FA/3612/2011	16/02/2012	HARIDATTSINH CHANDRASINH VAGHELA,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
35848	FA/3613/2011	16/02/2012	RATANSINH KALABHAI CHAUHAN,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	,GOVERNMENT PLEADER
35849	FA/3614/2011	28/02/2018	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	NARANBHAI BHANABHAI NAGVADIYA,BALUBEN NARANBHAI NAGVADIYA,MADHUBEN HARJIBHAI NAGVADIYA,NARESHBHAI HARJIBHAI NAGVADIYA(MINOR) THROUGH MOTHER,KISHORBHAI HARJIBHAI NAGVADIYA(MINOR) THROUGH MOTHER,RINKALBEN HARJIBHAI NAGVADIYA (MINOR) THROUGH MOTHER,BHAVANBHAI NATHABHAI JALAVIDIYA	RULE SERVED,MR.HIREN M MODI
35850	FA/3615/2011	05/07/2018	MEENABEN N KAMDAR,RUSHABH N KAMDAR,MITALI N KAMDAR,MANCHHABEN CHUNILAL KAMDAR	MR MTM HAKIM	AASMOHAMMED SHAHMOHAMMED PATHAN,KAMRUNISHA JAKIRHUSSAIN PATHAN,UNITED INDIA INSURANCE COMPANY	RULE SERVED,MR VC THOMAS
35851	FA/3620/2011	11/06/2016	ICICI LOMBARD GENERAL INSURANCE CO. LTD THROUGH,	MR VIBHUTI NANAVATI	IRFANBHAI HASANBHAI PINDARA,YASINBHAI GAFARBHAI HALARI,DHIRUBHAI CHOTHABHAI GOHIL HEIR OF DECD.VANDANABEN D,SAVITABEN DHIRUBHAI GOHIL HEIR OF DECD. DHIRUBHAI D	RULE SERVED,MR SHAKEEL A QURESHI,(MR SANJEEV KUMAR)
35852	FA/3630/2011	29/10/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECD. KALUBHAI BABUBHAI BAVALIA,LABHUBEN BBAUBHAI BAVALIA,KANCHANBEN BABUBHAI BAVALIA,BHAVNABEN BABUBHAI BAVALIA,ILABEN BABUBHAI BAVALIA,MAHESHBHAI DHIRUBHAI DHADVI,MANSUKHBHAI VIRJIBHAI GOHIL,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	,RULE SERVED,MR AJAY R MEHTA
35853	FA/3631/2011	03/08/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	HEIRS OF DECD. KANABHAI @ KANUBHAI DEVRAJBHAI BHAN,RADHABEN KANABHAI @ KANUBHAI BHAN,HIRENKUMAR KANABHAI @ KANUBHAI BHAN,URMILA KANABHAI @ KANUBHAI BHAN,NIRU KANABHAI @ KANUBHAI BHAN,BHAVESH KANABHAI @ KANUBHAI BHAN,RAJNIKANT NANJIBHAI PANCHOTIYA	,RULE SERVED,MR HRIDAY BUCH
35854	FA/3632/2011	18/11/2019	ORIENTAL INSURANCE COMPANY LTD THROUGH,	(MR MAULIK J SHELAT)	JASHODABEN DASHRATHSINH KOLI,ALPANABEN DASHRATHSINH KOLI (MINOR)THRO' MOTHER,MINAKSHIBEN DASHRATHSINH KOLI (MINOR) THROUGH MOTHER,MRUGENDRASINH DASHRATHSINH KOLI (MINOR) THROUGH MOTHER,PRAVINSINH SARDARSINH KOLI,CHAMPABEN PRAVINSINH KOLI,JASWANTSINH KANAKSINH CHAUHAN,NILESHKUMAR BABULAL SHAH	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
35855	FA/3633/2011	03/05/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	JIGNESHBHAI SURESHBHAI SHARMA,PINALKUMAR MAHENDRABHAI PATEL	RULE SERVED,(MR PARESH M DARJI)
35856	FA/3654/2011	22/02/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VASUDEVBHAI KHEMCHANDBHAI,SHAILESHBHAI SUSHILCHAND GUPTA,VIKRAM RAMESHLAL ISRANI,NEW INDIA ASSURANCE COMPANY LIMITED,VEENABEN WD/O RAMESHLAL ISRANI	RULE SERVED,MR SANDIP C SHAH
35857	FA/3657/2011	13/12/2011	SHANKARBHAI GAMAJIBHAI RATHVA,	MR.HIREN M MODI	ASHOKBHAI RAMUBHAI VASAVA,ORIENTAL INSURANCE CO LTD,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MR ANKIT SHAH
35858	FA/3658/2011	09/02/2012	UNION OF INDIA,	MR RAVI KARNAVAT	SABUBEN MANSUKHBHAI VASAVA,	RULE UNSERVED,MR UM SHASTRI
35859	FA/3659/2011	01/10/2013	BHARATBHAI RAMANLAL SHAH,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	GUJARAT STATE FINANCIAL CORPORATION, REGISTERED OFFICE AT,	MR RD DAVE

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35860	FA/3660/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	ASHOKBHAI DEVAJIBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR
35861	FA/3661/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	SHANTILAL BHAGWANBHAI,KANUBHAI MOTIBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
35862	FA/3662/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	MOTISINH VAJESINH,NATWARSINH VAJESINH	,MR SP MAJMUDAR,MR P P MAJMUDAR
35863	FA/3663/2011	23/11/2013	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	AMBALAL JIVANBHAI PARMAR,	
35864	FA/3664/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	CHANDRASHEKHAR JASVANTBHAI,JASVANTBHAI BALUBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
35865	FA/3665/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	BHAGWANBHAI RANCHHODBHAI,	
35866	FA/3666/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	DILIPKUMAR MULJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
35867	FA/3667/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	DEVANGKUMAR KANUBHAI,GAURANGKUMAR KANUBHAI,SHARMILABEN KANUBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
35868	FA/3668/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	THAKORBHAI JANKIDAS,LILABEN AMBALAL SADHU	,MR SP MAJMUDAR,MR P P MAJMUDAR
35869	FA/3669/2011	06/12/2014	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	KANTABEN SHAMALBHAI PATEL,GANSHYAMBHAI SHAMALBHAI PATEL,RAJESHBHAI SHAMLBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR
35870	FA/3670/2011	23/11/2013	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	SHANABHAI AMBALAL PATEL,	
35871	FA/3671/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	BHIKHABHAI MOHANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
35872	FA/3672/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	DAHYABHAI BHAGWANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
35873	FA/3673/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	BHAILALBHAI CHHAGANBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
35874	FA/3674/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	BHAILALBHAI CHHAGANBHAI,MANIBEN DARUBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
35875	FA/3675/2011	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	MELABHAI CHHAGANBHAI,MANIBEN CHHAGANBHAI,SHIVABHAI CHHAGANBHAI,AMBUBHAI CHHAGANBHAI,RAMANBHAI CHHAGANBHAI	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
35876	FA/3678/2011	24/11/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MINOR JHAJAMBEN D/O JESINGHBHAI SURSINGHBHAI THROUGH PRATABH,MINOR LILABEN D/O JESINGHBHAI SURSINGHBHAI, THROUGH PRATABH,MINOR MANUBHAI S/O JESINGBHAI SURSINGHBHAI, THROUGH PRATABH,MINOR PRAMILABEN D/O JESINGBHAI SURSINGBHAI, THROUGH PRATABH,SURSINGHBHAI ZAVARABHAI NAYAK,RASHAMBEN SURSINGHBHAI SINCE DECEASED THRO' L/REPRESENTATIV,SHANTABEN D/O.SURSINGBHAI ZAVERBHAI,KANTABEN D/O. SURSINGBHAI ZAVERBHAI,SHARDABEN D/O. SURSINGBHAI ZAVERBHAI,ABHABHAI SURSINGBHAI,REVABHAI SURSINGBHAI,MANGABHAI SURSINGBHAI,PRATABHBHAI JESINGHBHAI NAYAK	,RULE SERVED,MR MA KHARADI
35877	FA/3679/2011	29/07/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	AMINA TALAB SAMA,LILABHAI ALANA SAMA,ZARINA (MINOR) ALANA SAMA THRO' LILABAI ALANA SAMA,RASHIDA (MINOR) TALAB SAMA THRO' LILABAI ALANA SAMA,HARIBHAI GOPAL GAGAL,MAVJI PANCHA GAGAL,SHAILESHKUMAR BABUBHAI PATEL	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35878	FA/3683/2011	12/12/2011	KAMLABEN VINODBHAI PARMAR,RONAK VINODBHAI PARMAR (MINOR) THRO'MOTHER,DAHYABHAI LALJIBHAI PARMAR,KAILASHBEN DAHYABHAI PARMAR	MR.HIREN M MODI	SOLANKI SUKHABHAI BABUBHAI,KAMRUDDIN BABUBHAI KURESHI,NEW INDIA ASSURANCE CO. LTD	
35879	FA/3684/2011	12/12/2011	DAHYABHAI LALJIBHAI PARMAR,	MR.HIREN M MODI	SOLANKI SUKHABHAI BABUBHAI,KAMRUDDIN BABUBHAI KURESHI,NEW INDIA ASSURANCE CO. LTD	
35880	FA/3685/2011	12/12/2011	HASMUKHBHAI DAHYABHAI PARMAR,	MR.HIREN M MODI	SOLANKI SUKHABHAI BABUBHAI,KAMRUDDIN BABUBHAI KURESHI,NEW INDIA ASSURANCE CO. LTD	
35881	FA/3687/2011	30/07/2012	IFFCO TOKIO GEN. INS. LTD,	MR AJAY R MEHTA	VILIBEN SUMAR BAMBHA,IBRAHIM SUMAR BAMBHA,PAKHARAYA SUMAR BAMBHA,JUMMA SUMAR BAMBHA,BHACHHU SUMAR BAMBHA MINOR THROUGH,RAMJAN AYUB BAMBHA	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
35882	FA/3693/2011	24/02/2012	DR JAYESH PRAMODCHANDRA DHABUWALA,	(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA	DR KASHMIRA VIPINCHANDRA TAMAKUWALA,	MR SP MAJMUDAR,MR P P MAJMUDAR
35883	FA/3695/2011	20/02/2020	DECD. KARAMSHI HARJIBHAI RABARI THROUGH LEGAL HEIR AS A KART A OF JOINT FAMILY RABARIDHIRAJBHAI KAR,	MR. JAIMIN R DAVE,MR SHAILESH T DESAI	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
35884	FA/3696/2011	23/01/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	AMBARAMBHAI LALJIBHAI DALVADI,IBHRAHIMBHAI HASAMBHAI	
35885	FA/3697/2011	26/03/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	AMRUTBHAI CHANDRADEV MISHRA,PRABHURAM TARACHAND BHATI	
35886	FA/3702/2011	12/12/2011	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD THRO'MANAGER,	MR SANDIP C SHAH	LEGAL HEIRS OF DECD. DHANVANTSINH- MANJULABEN DHANVANTSINH G,KARANSINH DHANVANTSINH GOHIL,KHALIL AHSID MOHMEDHUSEIN MEMON	,MR DAIFRAZ HAVEWALLA
35887	FA/3703/2011	12/12/2011	IFFCO-TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	DHIRAJLAL POPATBHAI HALPARA,PRADYUMANSINH MOHABATSINH ZALA	
35888	FA/3704/2011	21/03/2012	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SANGITABEN WD/O SOMNATHBHAI TUKARAMBHAI KAMDI,TUKARAMBHAI SITARAMBHAI KAMDI,SALIBEN TUKARAMBHAI KAMDI,KASHIRAMBHAI SITARAMBHAI PAWAR,TUKARAMBHAI D KAKAD	RULE SERVED,RULE UNSERVED
35889	FA/3705/2011	19/12/2011	ORIENTAL INSURANCE CO LTD,	MR RITURAJ M MEENA	BHARVAD GELABHAI SIDHABHAI,DABHI GOGAJIBHAI AMARSINGHBHAI KOHLI	,MS AMRITA AJMERA

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35890	FA/3706/2011	12/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	SHANKARBHAI DERAMBHAI DESLE,SUREKHABEN RAMCHANDRA DESLE,LEGAL HEIRS OR HARSHAD KANJIBHAI BALLAR-KAVITABEN HARSHADBH,LEGAL HEIRS OF DECD. HARDIKBHAI NATVARLAL SOJITRA,MITALBEN HARDIKBHAI SOJITRA,VASU HARDIKBHAI SOJITRA MINOR THROUGH RESP. NO. 4/1,NATVARLAL GOKALBHAI SOJITRA,KANTABEN NATVARLAL SOJITRA,SHANTABEN GOKALBHAI SOJITRA	,MR CHETAN K PANDYA,MR TUSHAR L SHETH
35891	FA/3707/2011	12/12/2011	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	SHANKARBHAI DERAMBHAI DESLE,SUREKHABEN RAMCHANDRA DESLE,LEGAL HEIRS OR HARSHAD KANJIBHAI BALLAR-KAVITABEN HARSHADBH,LEGAL HEIRS OF DECD. KELWIN BABUBHAI BHALARA,BABUBHAI ARJANBHAI BHALARA,SHOBHNABEN BABUBHAI BHALARA	,MR CHETAN K PANDYA,MR TUSHAR L SHETH
35892	FA/3708/2011	27/12/2011	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	RANJITSINGH PRATAPSINGH CHAUHAN,MAHIPATSINGH CHATUBHA JHALA,VIJUBHA MANSINGH JHALA	,MR MB GOHIL
35893	FA/3709/2011	13/01/2012	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	RAVJIBHAI MALABHAI SANGADA,SHAILESHBHAI BHARATBHAI NISARTA,GURUDAS DHULABHAI NISARTA	
35894	FA/3710/2011	10/04/2013	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	HITESH (MINOR) THRO' GUARDIAN DINESHBHAI RATILAL CHAUHAN,MAHENDRABHAI FULABHAI SODHA PARMAR,RAIJIBHAI MANGABHAI CHAUHAN	RULE SERVED,MS SHEEJA G NAYAR
35895	FA/3712/2011	13/12/2011	KUNDANLAL H SHRIMALI,	(MR PARESH M DARJI)	KAMLABEN WD/O RAISINGBHAI SHANABHAI TALPADA,LAKHIBEN RAISINGBHAI,MINOR JAYABEN RAISINGBHAI,MINOR MEENABEN RAISINGBHAI,DINESHBHAI CHATURBHAI SOLANKI,UNITED INDIA INSURANCE COMPANY LTD	
35896	FA/3713/2011	13/12/2011	DILIPBHAI JAMNADAS RAJAI,	(MR NIRZAR S DESAI)	CHANDABEN WD/O MANSUKHBHAI NANJI GODARIYABAWA,HUKUMDAR DOST MOHMADKHAN,UNITED INDIA INSURANCE COMPANY LIMITED	DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR,MS.FALGUNI D.TRIVEDI
35897	FA/3714/2011	13/12/2011	GANESHBHAI ISHVARBHAI PATEL,DAHYABHAI ISHVARBHAI PATEL	MR HARSHAD K PATEL	PATEL DIPAKKUMAR AMBALAL,NATIONAL INSURANCE CO LTD	
35898	FA/3715/2011	13/12/2011	JAYSHRIBEN ASHOKBHAI PANDYA,	MR.HIREN M MODI	GUNDUGARA ABDULQADAR JAMALBHAI,ORIENTAL INSURANCE CO LTD	,MR SHALIN N MEHTA
35899	FA/3716/2011	20/12/2011	HEIRS OF DECD. UTMAJI SONAJI MAJIRANA (BHEEL),VANKABHAI UTMAJI MAJIRANA,BHAGABHAI UTMAJIBHAI MAJIRANA,NAPABHAI UTMAJIBHAI MAJIRANA,BHUNDIBEN UTMAJIBHAI MAJIRANA	MS ARCHANA R ACHARYA	NATUBHAI DHANAJI,PRATAPBHAI MULSHANKARBHAI KHATRI,NEW INDIA INSURANCE COMPANY LTD	
35900	FA/3717/2011	29/07/2015	JIVAN NARSINH BUHECHA,	MR RC KAKKAD	LABHUBEN NARSINH VALA,	RULE SERVED
35901	FA/3718/2011	13/12/2011	MOHSHIN GULAMHUSEN SINDHI,	MR R.K.MANSURI	GULAMHUSEN DAUDMIYA SINDHI,YUSUFMIYA DAUDMIYA SINDHI,IFFCO TOKIO GENERAL INSURANCE CO	,MR AJAY R MEHTA
35902	FA/3719/2011	13/12/2011	ROMESH KANTILAL PATEL @ ROMESHCHANDRA KANTILAL PATEL,	MR AR GUPTA	NAUSHAD G SHAIKH,RUKNUDDIN G SHAIKH,DENA BANK,PARAMJEET SALES & SERVICES PVT LTD,ABHEENEERMAY PACKAGING PVT LTD,ANILBHAI KANTILAL PATEL,LEGAL HEIRS OF DECD. KUSUMBEN ANILBHAI PATEL	
35903	FA/3720/2011	13/12/2011	SURESH KANTILAL PATEL THRO'POA ROMESH KANTILAL PATEL,	MR AR GUPTA	NAUSHAD G SHAIKH,RUKNUDDIN G SHAIKH,DENA BANK,PARAMJEET SALES & SERVICES PVT LTD,ABHEENEERMAY PACKAGING PVT LTD,ANILBHAI KANTILAL PATEL,LEGAL HEIRS OF DECD. KUSUMBEN ANILBHAI PATEL	

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35904	FA/3721/2011	13/12/2011	HEMENDRA KANTILAL PATEL,	MR AR GUPTA	NAUSHAD G SHAIKH,RUKNUDDIN G SHAIKH,DENA BANK,PARAMJEET SALES & SERVICES PVT LTD,ABHEENEERMAY PACKAGING PVT LTD,ANILBHAI KANTILAL PATEL,LEGAL HEIRS OF DECD. KUSUMBEN ANILBHAI PATEL	
35905	FA/3722/2011	13/12/2011	GIRISH KANTILAL PATEL,	MR AR GUPTA	NAUSHAD G SHAIKH,RUKNUDDIN G SHAIKH,DENA BANK,PARAMJEET SALES & SERVICES PVT LTD,ABHEENEERMAY PACKAGING PVT LTD,ANILBHAI KANTILAL PATEL,LEGAL HEIRS OF DECD. KUSUMBEN ANILBHAI PATEL	
35906	FA/3723/2011	24/08/2015	BACHUBHAI HIRJIBHAI BODAR,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
35907	FA/3724/2011	24/08/2015	LAKHABHAI NAGJIBHAI BODAR,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35908	FA/3725/2011	24/08/2015	KURJIBHAI GOBARBHAI RAMANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35909	FA/3726/2011	24/08/2015	VELABHAI SANGRAMBHAI RATADIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35910	FA/3727/2011	24/08/2015	RAJABHAI UKABHAI DARUDA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35911	FA/3728/2011	24/08/2015	MOHAN MULJIBHAI WAGHASIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35912	FA/3729/2011	24/08/2015	VIMALKUMAR BAVCHAND HEIR OF BAVCHAND MULJIBHAI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35913	FA/3730/2011	24/08/2015	RAMESHBHAI LAKHABHAI SAVALIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35914	FA/3731/2011	24/08/2015	BAGHABHAI BHAVANBHAI BHAYANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	
35915	FA/3732/2011	24/08/2015	UKABHAI KHIMABHAI VAGHASIA,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER PROJECT CONSTRUCTION PART-1,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
35916	FA/3733/2011	18/11/2019	DHULAJI SOMAJI MAKVANA,	MR R.K.MANSURI	NASIRHUSEN AHEMADHUSEN IMAM (DELETED),ASHVINKUMAR AMRUTLAL SHAH,UNITED INDIA INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
35917	FA/3734/2011	18/11/2019	SAHEDABANU ILMUDDIN KAZI,MO MATIN ILMUDDIN KAZI	MR VILAV K BHATIA	ZINABHAI BIJALBHAI MER,GUJARAT STATE ROAD TRANSPORT CORPORATION	SERVED BY AFFIX. (R),MRS VASAVDATTA BHATT
35918	FA/3741/2011	05/07/2018	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD THRO' MANAGER,	MR SANDIP C SHAH	HEIRS OF DECD. VIVEK SUNILBHAI CHUDASAMA,ANKITABEN MANSUKHBHAI MAKWANA,MANSUKHBHAI LAKHMANBHAI MAKWANA,HITESH CHHAGANBHAI JETHWA	RULE SERVED,MR TUSHAR L SHETH

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35919	FA/3742/2011	29/03/2012	LEGAL HEIRS OF BHARATBHAI DEVAYATBHAI @ BACHUBHAI KHACHAR,JANUBEN DEVAYATBHAI @ BACHUBHAI KHACHAR,RAJUBHAI DEVAYATBHAI @ BACHUBHAI KHACHAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	SURPALSINH LADHUBHA GOHIL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SHALIN N MEHTA
35920	FA/3744/2011	19/04/2012	MAGANSINH ROKADIYABHAI MANKAR,SOMLIBEN MANSINH MANKAR,SAJANBEN WD/O CHHATRASINH MAGANBHAI MANKAR THRO'APPL.NO.3,ASHISHBHAI CHHATRASINH MANKAR THRO'APPL. NO.3,MANISHABEN CHHATRASINH MANKAR THRO' APPL. NO.3,KHUSHALBHAI CHHATRASINH MANKAR THRO' APPL. NO.3	MR MTM HAKIM	VASAVA KAMLESHBHAI NARROTAMBHAI,PATEL BHARATBHAI RANCHHODBHAI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED BY DS,MR VC THOMAS
35921	FA/3771/2011	30/10/2012	SIPAI MISRUBHAI KALUBHAI SINCE DECD. THROUGH HEIRS,HATIBAI MISHRIKHAN SIPAI,USMANBHAI MISHRIKHAN SIPAI,AMINABEN MISHRIKHAN SIPAI,GANIBHAI MISHRIKHAN SIPAI,HIRUBEN MISHRIKHAN SIPAI,ISMIL MISHRIKHAN SIPAI,RASIDABEN MISHRIKHAN SIPAI	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
35922	FA/3772/2011	30/10/2012	VAGHELA HAMIRJI VAKHATSANG SINCE DECD. THROUGH HEIRS,VAGHELA SARDARSINH HAMIRJI SINCE DECD. THROUGH HEIRS,VAGHELA MAYABA SARDARSANG,VAGHELA MANSABA SARDARSANG,VAGHELA SONALBA SARDARSANG(MINOR) THRO' MAYABA SARDARSAN,VAGHELA VIKRAMSINH SARDARSANG (MINOR)THRO'MAYABA SARDASAN,SUKHDEVSINH SARDARSANG (MINOR)THRO' MAYABA SARDARSAN,VAGHELA JAHUBA HAMIRJI	MR AMIT C NANAVATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,RULE SERVED
35923	FA/3776/2011	13/01/2012	INDIAN OIL CORPORATION LTD, INDANE AREA OFFICE,	(MRS MAUNA M BHATT)	BHIKHIBEN RAMJIBHAI CHAUDHARI,	MR. SAHIL M SHAH
35924	FA/3777/2011	17/02/2012	RAMANLAL KANDAS VANKAR DELETED AS PER COURT'S ORDER,AMARBEN RAMANLAL VANKAR,RAMANLAL KANDAS VANKAR DELETED AS PER COURT'S ORDER,DEVENDRA RAMANLAL VANKAR	MR UM SHASTRI	UNION OF INDIA,	DS AFF.NOT FILED (N),MR RAVI KARNAVAT
35925	FA/3778/2011	03/04/2012	BIBIBEN WD/O SIKANDARBHAI RASULBHAI CHAUHAN,ASIBBHAI SIKANDARBHAI CHAUHAN,ZETUNBIBI RASULBHAI CHAUHAN	DELETED,LOPA M BHATT	UNION OF INDIA,	RULE SERVED,MR RAVI KARNAVAT
35926	FA/3780/2011	21/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	KAILASH SHANKARRO UMBE,NAGARBHAI KARAMSHIBHAI PATEL	RULE NOT RECD BACK,MR AMIT C NANAVATI
35927	FA/3781/2011	21/03/2012	UNITED INDIA INSURANCE CO LTD - JUNAGADH,	MR VIBHUTI NANAVATI	KHETARAM BHAVARLAL JAGID,CHOLLAMANDULAM M S GENERAL INSURANCE CO LTD,HITESHBHAI JAYNTILAL JAYSWAL (GHIYA),LEGAL HEIRS OF HARUNBHAI IBHRAHIMBHAI PADAYA,FATAMABEN WD/O HARUN PADAYA,RAFIQBHAI HARUN PADAYA THROUGH GUARDIAN FATAMABEN HARUN,JENAMBEN HARUN PADAYA THROUGH GUARDIAN FATAMABEN HARUN,AALEMABEN HARUN PADAYA THROUGH GUARDIAN FATAMABEN HARUN,FATAMABEN IBRAHIMBHAI PADAYA THROUGH GUARDIAN FATAMABEN	,RULE SERVED,MR ANKUR Y OZA
35928	FA/3782/2011	21/03/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	SADHANA WD/O MUKESHKUMAR SHAILESHKUMAR PANDEY,MINOR SOUMYA MUKESHKUMAR PANDYAA THROUGH MOTHER AND NATURAL,SHAILESHKUMAR KISHANDEV PANDEY,LALITA SHAILESHKUMAR PANDEY,NAGARBHAI KARAMSHIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR AMIT C NANAVATI
35929	FA/3786/2011	19/12/2011	EXECUTIVE ENGINEER WATER & SANITATION MANAGEMENT,	MR HS MUNSHAW	LALJIBHAI RANCHHODBHAI MESARIYA,KANKUBEN LALJIBHAI MESARIYA,SMITABEN KIRITBHAI MESARIYA,KANTILAL FULABHAI MAKWANA,UNITED INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
35930	FA/3788/2011	17/09/2012	DIMPLE PARASKUMAR SHAH D/O PARASBHAI CHHAGANLAL SHAH,	MR JAYENDRA M SHAH	PARASKUMAR DHARAMCHAND SHAH,	
35931	FA/3789/2011	18/04/2018	NATIONAL INSURANCE CO LTD,	MR PALAK H THAKKAR	BHIKHIBEN WD/O AMBALAL THAKOR,MUKESHKUMAR AMBALAL THAKOR,CHANDRIKABEN AMBALAL THAKOR,SURESHKUMAR AMBALAL THAKOR	,RULE SERVED

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35932	FA/3793/2011	10/04/2012	RAJRANI OMPRAKASH SHUKLA,NANDABEN OMPRAKASH SHUKLA	MR JIGAR M PATEL	DIRECTOR EMPLOYEES' STATE INSURANCE,REGIONAL DIRECTOR EMPLOYEES' STATE INSURANCE,DIRECTOR EMPLOYEES' STATE INSURANCE	GOVERNMENT PLEADER,NOTICE SERVED,MR HEMANT S SHAH
35933	FA/3796/2011	05/04/2013	ORIENTAL INSURANCE CO LTD, AMUL DAIRY ROAD, JJ CHAMBERS,,	MR ANAL S SHAH	ILYASALI YAKUBBHAI SAIYED,AYUBBHAI YAKUBBHAI SAIYED	RULE SERVED,MR VAIBHAV N SHETH,MR ANKIT Y BACHANI
35934	FA/3797/2011	19/03/2012	UNION OF INDIA,	MR RAVI KARNAVAT	SANGEETA AMRITBHAI DHODI,BHAVANABEN AMRITBHAI DHODI (MINOR),VIBHUTIBEN AMRITBHAI DHODI (MINOR),MEHULBHAI AMRITBHAI DHODI (MINOR)	NOTICE NOT RECD BACK,MR UM SHASTRI
35935	FA/3798/2011	02/02/2012	PRAKASHBHAI AMARSHIBHAI CHAUHAN,AMARSHIBHAI SHYAMJIBHAI CHAUHAN,DEVIBEN AMARSHIBHAI CHAUHAN	MS AMRITA AJMERA	KALICHARAN GUNCHE C/O M/S. SHRI VARDHMAN ROADWAY,M/S. SHRI VARDHMAN ROADWAYS,NATINAL INSURANCE CO LTD,PRADEEP AMRISHBHAI CHAUHAN,NEW INDIA ASSURANCE CO LTD.	,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
35936	FA/3799/2011	02/02/2012	OMKARSINGH JAYENDRASINGH DECD. THROUGH JAYENDRASINGH,SHARDABA JAYENDRASINGH,ALPABA JAYENDRASINGH	MS AMRITA AJMERA	VARDHMAN ROADWAYS,KALICHARAN GUNCHE,NATIONAL INSURANCE CO.LTD,PRAKASHBHAI AMRISHBHAI DECEASED,AMRISHBHAI SHYAMJIBHAI,DEVIBEN AMRISHBHAI,NEW INDIA ASSURANCE CO.LTD	,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
35937	FA/3803/2011	30/04/2012	VISHNUBHAI CHHOTABHAI PANCHAL,	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	CHUNILAL KARSANJI BHIL,IBRAHIM MOHMADBHAI,ORIENTAL INSURANCE CO LTD	
35938	FA/3804/2011	22/12/2011	VIJAYKUMAR MANIBHAI PATEL,	MR SHIVANG J SHUKLA	ILABEN D/O MOHANBHAI RANCHHODBHAI PATEL,	MS TRUSHA K PATEL
35939	FA/3807/2011	22/12/2011	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	JANAKBA WD/O JITENDRASINH @ HITENDRASINH,RASILA @ RAMUBEN WD/O AJITSINH DODIA,RANJITSINH AJITSINH GOHIL	
35940	FA/3809/2011	21/03/2012	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED BHARATBHAI MADHUBHAI DEVIPUJAK,KALIBEN MADHUBHAI DEVIPUJAK,SAVABHAI MADHUBHAI DEVIPUJAK,DINESHBHAI MADHUBHAI DEVIPUJAK,GAURIBEN MADHUBHAI DEVIPUJAK,PRANJIVANBHAI VALJIBHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R)
35941	FA/3810/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATUBHAI HANSJIBHAI PATEL DECEASED.,MANGIBEN NATUBHAI PATEL WD/O. NATUBHAI HANSJIBHAI PATEL,KANCHANBHAI NATUBHAI PATEL,JENTIBHAI NATUBHAI PATEL,KANTIBHAI NATUBHAI PATEL,MANUBEN NATUBHAI PATEL,MADHUBEN NATUBHAI PATEL	,MR P P MAJMUDAR,MR N R DESAI
35942	FA/3811/2011	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABLIBEN CHHOTUBHAI PATEL DECEASED.,ARVIND THAKOR (DECEASED.),MAHESH THAKOR,RAMILABEN THAKOR,MADHUBEN THAKOR,RAHULKUMAR THAKOR	,RULE SERVED
35943	FA/3812/2011	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAIYUDDIN ASMALBHAI MANSURI,	MR P P MAJMUDAR,MR N R DESAI
35944	FA/3813/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODCHANDRA NAROTTAMBHAI VASAVA (BHAGAT) DECEASED.,VANDANABEN VINODCHANDRA VASAVA(BHAGAT)W/D DIVYAKANT AMBALAL,BIPINBHAI VINODCHANDRA VASAVA (DECEASED),MEENABEN BIPINBHAI VASAVA WD/O. DECED.BIPINBHAI VASAVA,VIJAYBHAI BIPINBHAI VASAVA,VIRAKTIBEN BIPINBHAI VASAVA,AJAYBHAI BIPINBHAI VASAVA,ANANDIBEN W.O PAULBHAI RAJVADI AND NAROTTAMBHAI BHAGAT	,MR NV GANDHI,HCLS COMMITTEE,MR MIHIR H PATHAK,MR P P MAJMUDAR,MR N R DESAI

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35945	FA/3814/2011	23/12/2011	VASANTBEN @ JAYABEN MADHUBHAI,MINOR ROHITBHAI MADHUBHAI THRO'VASANTBEN MADHUBHAI,MINOR ALPABEN MADHUBHAI THRO'VASANTBEN MADHUBHAI,MINOR MAHENDRABHAI MADHUBHAI THRO'VASANTBEN MADHUBHAI,MINOR ANJALIBEN MADHUBHAI THRO'VASANTBEN MADHUBHAI,MINOR KANCHANBEN MADHUBHAI THRO'VASANTBEN MADHUBHAI,MINOR KAILESHBEN MADHUBHAI THRO'VASANTBEN MADHUBHAI,RAMBAIBEN VALJIBHAI,VALJIBHAI JIVABHAI	MR VIJAY H NANGESH	JIVABHAI KANJIBHAI SAPARIA,ORIENTAL INSURANCE CO.LTD.	,MR KK NAIR
35946	FA/3815/2011	23/12/2011	HEIRS OF DECD. DHARMESH @ DHARMENDRA RASHIKBHAI CHITRODA,SHOBHANABEN DHARMENDRABHAI CHITRODA,AVADH DHARMENDRABHAI CHITRODA (MINOR) THROUGH	MR CHINTAN S POPAT	RASHIKBHAI NANJIBHAI CHITRODA GJ-24-A-2503,NEW INDIA ASSURANCE CO. LTD JEEP NO. GJ-24-A-2503	,MR SUNIL B PARIKH
35947	FA/3820/2011	27/07/2015	PRAHLADJI MOTIJI,	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER - O N G C,DEPUTY GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
35948	FA/3821/2011	27/07/2015	NAVINCHANDRA CHHANALAL,KIRITBHAI CHHANALAL,KAMLESHKUMAR CHHANALAL	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER - O N G C,DEPUTY GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
35949	FA/3830/2011	27/01/2012	HAJI ABOO BAKAR TIKAD THRO'POA JOHRABEN WD/O GULAMBHAI OSMAN,	MR A M JOSHIYARA	UNION OF INDIA THROUGH GENERAL MANAGER,	
35950	FA/3831/2011	17/04/2017	KHARAWALA & BROTHERS THROUGH PARTNER,	(MR JV MEHTA),MS KRISHNA B MEHTA	HEIRS OF DECD. IBRAHIMBHAI AHMEDJI CHIPA,SHAFI MOHAMMAD IBRAHIM,MOHAMMAD SHARIF IBRAHIM,ISMAIL IBRAHIMBHAI,ISHAQMOHAMMAD IBRAHIMBHAI,ZUBEIDABEN IBRAHIMBHAI	
35951	FA/3833/2011	26/03/2013	UNITED INDIA INSURANCE CO.LTD.,	(MR MAULIK J SHELAT)	SOHEB FATEMOHMAD TVAR,ANILKUMAR YOGENDRA BAHADUR MISHRA DEL.CT.ORD.DT.19/12/11,MAHINDRA & MAHINDRA LTD.	,DELETED,MR NF SAIYED,SHAUKAT A SHAIKH,MR SALIL M THAKORE
35952	FA/3834/2011	26/03/2013	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	QUM FATEHMOHMAD TVAR,ANILKUMAR YOGENDRA BAHADUR MISHRA DEL.CT.ORD.DT.19/12/11,MAHINDRA & MAHINDRA LTD.	,DELETED,MR NF SAIYED,SHAUKAT A SHAIKH,MR SALIL M THAKORE
35953	FA/3835/2011	27/12/2011	MEGHABHAI PUNJABHAI VANAND,	MS NIYATI K SHAH	BHAVARLAL DEVARAVAT MINA,JAGDISHCHANDRA CHHAYA S/O PYARECHAND CHHAYA NIMBAHERA,NEW INDIA ASSURANCE COMPANY LTD	,MR PALAK H THAKKAR
35954	FA/3836/2011	27/12/2011	LEGAL HEIRS OF DECEASED MULABHAI GANESHBHAI PATEL,MANIBEN WD/O MULABHAI GANESHBHAI PATEL,VINODBHAI MULABHAI PATEL,KANUBHAI MULABHAI PATEL	MR R.K.MANSURI	MALEK NURHUSSAIN AHEMADBHAI,PATEL MAHESHBHAI BHIKHABHAI,IFFCO TOKIO GENERAL INSURANCE CO	,MR AJAY R MEHTA
35955	FA/3837/2011	24/04/2013	SUNILBHAI MAHENDRABHAI GOMTIPARA,	MR SP KOTIA	SWATIBEN VALLABHBHAI BHADJA,	RULE UNSERVED,MR D K TRIVEDI,MR VIRAL J DAVE
35956	FA/3839/2011	21/03/2012	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANSINH ARJUNSINH,	MR MM SAIYED
35957	FA/3840/2011	21/03/2012	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O JETHISINH @ GAMBHIRSINH ADESINH,SAROJBEN NARPATSINH CHAUHAN,PRAVINSINH NARPATSINH CHAUHAN,RAJEEVSINH NARPATSINH CHAUHAN	,MR MM SAIYED
35958	FA/3841/2011	21/03/2012	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O NARSANG BHAYJIBHAI, MANJULABEN WD/O NARSINH BHAYJI,MAHENDRASINH NARSINH,MADHAVSINH NARSINH,KIRITSINH NARSINH,PUSHPABEN NARSINH,PADMABEN NARSINH	
35959	FA/3842/2011	21/03/2012	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATSINH BHAYJIBHAI,	MR MM SAIYED

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35960	FA/3843/2011	21/03/2012	SPL LAND ACQ. OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH DALPATSINH CHAUHAN,	MR MM SAIYED
35961	FA/3848/2011	22/04/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MAHENDRAKUMAR JESANGBHAI CHAVDA,DILIPBHAI GORDHANBHAI PATEL,KAMLESHBHAI MOHANBHAI SINDHVA	RULE SERVED,MR MURALI N DEVNANI,MR SHUSHIL R SHUKLA
35962	FA/3849/2011	08/08/2013	LEGAL HEIRS OF JAYABEN GORDHANBHAI SAVALIYA,GORDHANBHAI VIRJIBHAI SAVALIYA,ASHWINBHAI GORDHANBHAI SAVALIYA,RAMESHBHAI GORDHANBHAI SAVALIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHESHBHAI MULJIBHAI DEVANI,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA
35963	FA/3850/2011	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	LAXMANBHAI VASHRAMBHAI KHUNT THRO' LEGAL HEIRS MINOR HITESH,JAYABEN LAXMANBHAI KHUNT THRO'LEGAL HEIRS MINOT HITESH,LAXMANBHAI VASHRAMBHAI KHUNT,ROHITBHAI LAKHMANBHAI KHUNT,SONAL ROHITBHAI KHUNT,SHIVANGI ROHITBHAI KHUNT,SANJANA ROHITBHAI KHUNT,SANVI ROHITBHAI KHUNT,SURABHI ROHITBHAI KHUNT,SETANAGI ROHITBHAI KHUNT	,RULE SERVED,MR TUSHAR L SHETH
35964	FA/3852/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI SHANKARBHAI VASAVA DECEASED.,AMBABEN CHIMANBHAI PATEL,ASHOKBHAI CHIMANBHAI PATEL,SUSHILABEN CHIMANBHAI PATEL	,RULE SERVED
35965	FA/3853/2011	09/03/2017	MANHARBHAI MOHANBHAI PATEL,MANJULABEN MANHARBHAI PATEL	MR KASHYAP R JOSHI	JIGAR @ JITENDRA NATWARBHAI THAKARDA,NEELKAMAL PAINTS & HARDWARE,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR VC THOMAS
35966	FA/3854/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGABHAI NAGJIBHAI VASAVA DECEASED.,NORTIBEN JAGABHAI VASAVA,SONIBEN JAGABHAI VASAVA,BALUBHAI JAGABHAI VASAVA,SHUKLABHAI OLIYA,MAHESHBHAI OLIYA,MANJUBEN OLIYA	,RULE SERVED
35967	FA/3855/2011	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF MOHANBHAI SHUKLABHAI FATESANG MOHANBHAI,	MR P P MAJMUDAR,MR N R DESAI
35968	FA/3856/2011	16/03/2012	SANJAY GAI PROP. OF A S ENTERPRISE,	MR PM DAVE,MR ASIT B JOSHI	MICRO INKS LIMITED FORMERLY KNOWN AS M/S HINDUSTA,	MR HRIDAY BUCH
35969	FA/3866/2011	21/02/2014	SHARDABEN D/O DAVALBHAI MAGANBHAI PATEL,	MR ABHISHEK M MEHTA	NATWARLAL DAVALBHAI PATEL,RAVJIBHAI NAGARBHAI PATEL,MANOJBHAI NATWARBHAI PATEL,HARESHBHAI NATWARBHAI PATEL,JAYESHBHAI NATWARBHAI PATEL,INDIRABEN W/O RAVJIBHAI NAGARBHAI,KUNALBHAI RAVJIBHAI PATEL,RUSHABHBHAI RAVJIBHAI PATEL,KINJALBEN D/O RAVJIBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)
35970	FA/8/2012	31/01/2012	RAGHUBHAI RUPSANGBHAI (DECEASED),JIVUBA RAGUBHAI,DHIRUBHAI RAGUBHAI,SAJANBA RAGUBHAI,JIVUBA RAGHUBHAI,BAJUBEN HATHISANGBHAI,PRADEEP HATHISANGBHAI MINOR	MS AMRITA AJMERA	RAVJIBHAI SHAMJIBHAI PATEL,SHAILESHBHAI GANGARAMBHAI,NEW INDIA ASSURANCE CO LTD	,(MR HASMUKH THAKKER)
35971	FA/11/2012	07/10/2013	DEVENDRABHAI MATHURBHAI PATEL,KANJIBHAI SHAMBHUDAS PATEL	MR PM BHATT	MAHENDRABHAI KANTILAL PATEL,MATHURDAS SOMDAS PRAJAPATI,BHAGWANDAS SOMDAS PRAJAPATI,HARESHBHAI PARSHOTTAMBHAI PATEL,KALYANBHAI LAXMANBHAI BHADANI,VINUBHAI POPATBHAI PADASALA,BABUBHAI CHANDULAL VYAS,MANJULABEN W/O BABUBHAI C VYAS,FALGUNIBEN @ BHAGWATIBEN BABUBHAI VYAS,RAJESH BABUBHAI VYAS,RITESH BABUBHAI VYAS,KAMLESH BABUBHAI VYAS	RULE SERVED,RULE UNSERVED,MR CH VORA,MR JIGAR P RAVAL,MR VIKRAM J THAKOR
35972	FA/13/2012	31/01/2012	LEELABEN RANCHODBHAI,	MS AMRITA AJMERA	DEVJIBHAI SHYAMJIBHAI KAMEJEDIA THROUGH HEIRS,RATNABEN DEVJIBHAI,AMTUBAI DEVJIBHAI,JAYENDRAKUMAR BHAVANISHANKAR RAWAL,ORIENTAL INSURANCE CO	

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35973	FA/16/2012	12/12/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JANAKSINH PRATAPSINH PADHIYAR [DELETED],GURUPRATAPSINH GANDHI,LEGAL HEIRS OF DECD. H KUMAR @ KUMAR HARISING DOGRA,PRITAMKUNVERBA WD/O H KUMAR @ HARISING DOGRA,PRATIMABEN D/O H KUMAR @ HARISING DOGRA	,DELETED,MR.HIREN M MODI
35974	FA/18/2012	28/01/2013	SURAT MUNICIPAL CORPORATION,	MR KAUSHAL D PANDYA	SHREE GOUD MALVI BRHAMAN PANCH'S SHREE DINESHWAR MAHADEV,,DEEPAK NANDSUKHLAL ASTI,BIPINCHANDRA HASMUKHLAL GHARIWALA,ANILKUMAR THAKORDAS JOSHI,JYOTINDRA HASMUKHLAL ASTI,VINODCHANDRA NAGINDAS ASTI,KISHOR KUMAR DHANSUKHLAL SHUKLA,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR AMIT V THAKKAR
35975	FA/19/2012	09/01/2012	NATIONAL INSURANCE CO LTD., THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	MOHINIBAI SHESHARAM BHIL,HIMNARAM SHESHARAM BHIL,MINOR SANDUBEN SHESHRAM BHIL, THROUGH MOHINIBAI SHESHARAM,MINOR SHAMRIBEN SHESHRAM BHIL, THROUGH MOHINIBAI SHESHRAM,GODHARAM SHESHARAM JAT (CHAUDHARY),GANDABHAI GAGABHAI PAWAR	
35976	FA/20/2012	09/01/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHAKANBHAI SHAMBHUJI SINCE DECD. THROUGH HEIRS,RATANBEN JASHAKANBHAI,MANUBHAI JASHAKANBHAI,KESHABHAI JASHAKANBHAI	,MR AV PRAJAPATI
35977	FA/22/2012	27/07/2015	CHUDAJI SENDHAJI,	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFCIER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR AJAY R MEHTA
35978	FA/23/2012	27/07/2015	CHEHRAJI MOHANJI,	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFCIER,DEPUTY GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
35979	FA/24/2012	27/07/2015	BABUJI JUHAJI THRO'POA NAGARJI JUHAJI,DUNGARJI JUHAJI THRO'POA NAGARJI JUHAJI,ABHUTJI JUHAJI THRO'POA NAGARJI JUHAJI,NAGARJI JUHAJI	MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFCIER,DEPUTY GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
35980	FA/25/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HISMATRAI NATHURAI SONAIYA,	MR VIJAY N RAVAL
35981	FA/26/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SARDARSINH JORABHAI KATARA,	MR VIJAY N RAVAL
35982	FA/27/2012	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NARVATBHAI MAYJIBHAI BARIA,	
35983	FA/28/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PRATAPBHAI KALUBHAI BARIA,	MR VIJAY N RAVAL
35984	FA/29/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KALUBHAI GAMABHAI BHURIA,	
35985	FA/30/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI RAMSING NAYAK,MANABHAI RAMSING NAYAK	
35986	FA/31/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LAXMANBHAI BHAYJIBHAI BARIA,	
35987	FA/32/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAVJIBHAI GIRDHARBHAI PARMAR,CHANDRASINH GIRDHARBHAI PARMAR	
35988	FA/33/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NAGARBHAI HEMABHAI BHIL,	
35989	FA/34/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHHAGANBHAI DALSINGBHAI SANGADA,	
35990	FA/35/2012	24/09/2019	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JAMANDAS TIRTHDAS DHAMVANI,	MR VIJAY N RAVAL

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35991	FA/36/2012	30/09/2013	SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMBHAI FULABHAI,KANKUBEN WD/O.VIKRAMBHAI (DECEASED),SHANTUUBHAI VIKRAMBHAI,JILUBHAI VIKRAMBHAI,BABABEN VIKRAMBHAI,AEAIBABABEN VIKRAMBHAI,VALIBEN VIKRAMBHAI,DOLUBEN VIKRAMBHAI,VALKUBEN VIKRAMBHAI,RAMABEN VIKRAMBHAI	,RULE SERVED
35992	FA/37/2012	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. DECD. PATEL VIRABHAI GALBABHAI,PATEL LILACHAND VIRDAS,PATEL PARSHOTTAMBHAI VIRDAS,PATEL MANILAL VIRDAS	,RULE SERVED,MR DG SHUKLA,MR HARSHEEL D SHUKLA
35993	FA/38/2012	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. DECD. PATEL HARGOVANBHAI DWARKADAS,PATEL SHANTABEN HARGOVANBHAI,PATEL MUKESHBHAI HARGOVANBHAI,PATEL NAVINBHAI HARGOVANBHAI,PATEL BHARATBHAI HARGOVANBHAI,PATEL RAMILABEN KANTILAL,PATEL MANISHBHAI KANTILAL	,RULE SERVED,MR DG SHUKLA,MR HARSHEEL D SHUKLA
35994	FA/39/2012	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O.DECD.PATEL CHELABHAI SHIVRAM,PATEL HIRABEN CHELABHAI	,MR DG SHUKLA,MR HARSHEEL D SHUKLA
35995	FA/40/2012	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARSINHBHAI VITHTHALDAS,	MR DG SHUKLA,MR HARSHEEL D SHUKLA
35996	FA/41/2012	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGUBEN SHANKARLAL MOTIRAM,	MR DG SHUKLA,MR HARSHEEL D SHUKLA
35997	FA/42/2012	10/01/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI NATHABHAI BAROT,	MR YATIN SONI,MR HITESH B PATEL
35998	FA/44/2012	17/01/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O SHANKARBHAI JIBHAI BARIA BHIKHABHAI SHANKARBHAI JIBHAI,	
35999	FA/46/2012	17/09/2013	HEIRS OF THE DECEASED BHAGVANBHAI DEVABHAI BHARVAD,GOBARBHAI BHAGVANBHAI BHARVAD,TIDIBEN BHAGVANBHAI BHARVAD,RAMUBEN BHAGVANBHAI BHARVAD	MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR HS MUNSHAW
36000	FA/47/2012	17/09/2013	HEIRS OF THE DECEASED BIJALBHAI LAGHRABHAI BHARVAD,RAIYABEN WD/O BIJALBHAI LAGHRABHAI BHARVAD,GHELABHAI BIJALBHAI BHARVAD,JAGABHAI BIJALBHAI BHARVAD,VASHRAMBHAI BIJALBHAI BHARVAD,KAMABHAI BIJALBHAI BHARVAD,KANKUBEN BIJALBHAI BHARVAD,JALUBEN BIJALBHAI BHARVAD,HEIRS OF DECEASED GOVINDBHAI LAGHRABHAI BHARVAD,MAVUBEN GOVINDBHAI BHARVAD,KHODABHAI GOVINDBHAI BHARVAD,RATABHAI GOVINDBHAI BHARVAD,NATHUBHAI GOVINDBHAI BHARVAD,ARJANBHAI GOVINDBHAI BHARVAD,JANABEN GOVINDBHAI BHARVAD,KALIBEN GOVINDBHAI BHARVAD,TAKHUBEN GOVINDBHAI BHARVAD,HEIRS OF BHAVANBHAI LAGHRABHAI BHARVAD,RAMABHAI BHAVANBHAI BHARVAD,MASHRUBHAI BHAVANBHAI BHARVAD,VELABHAI BHAVANBHAI BHARVAD	MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR HS MUNSHAW
36001	FA/48/2012	01/02/2018	BHADRESH SOMABHAI PATEL,NAYNABEN BHADRESHBHAI PATEL	MR.HIREN M MODI	PATIL NAGRAJ KESHAVBHAI,RAMESHBHAI SHANTILAL THAKOR,NATIONAL INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36002	FA/49/2012	06/12/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABULAL RAMDAS PATEL DECEASED,PATEL JADIBEN BABULAL WD/O BABULAL RAMDAS,PATEL JAYANTIBHAI BABULAL S/O BABULAL RAMDAS,PATEL MADHUBEN BABULAL D/O BABULAL RAMDAS,PATEL CHANDRIKABEN BABULAL D/OBABULAL RAMDAS,PATEL KAPILABEN BABULAL D/O BABULAL RAMDAS	,RULE SERVED
36003	FA/50/2012	22/12/2016	SATISH BABULAL SHAH,RAJAVIBEN SATISHBHAI SHAH,RADHIKABEN SATISHBHAI SHAH,HARSH SATISHBHAI SHAH	GIRISH K PATEL	THAKOR SHAKARIBEN D/O JUSAJI CHELAJI AND W/O MAFAJI BAPUJI,THAKOR CHATURJI KESHAJI,THAKOR KESHAJI RANCHHODJI (DELETED EXH - 166),THAKOR SHAKARIBEN RANCHHODJI,THAKOR RUKHIBEN RANCHHODJI (DELETED EXH - 365),THAKOR GABHAJI RANCHHODJI,THAKOR PRAHLADJI RANCHHODJI,LEGAL HEIRS OF DECEASED THAKOR SENDHAJI DAHYAJI,THAKOR BHAGIBEN WD/O SENDHAJI,THAKOR VINOD - MINOR,THAKOR BHOLA THROUGH GUARDIAN MOTHER BHAGIBEN WD/O SENDHAJI,THAKOR BALDEVJI DAHYAJI,THAKOR AJMALJI CHANDUJI,THAKOR GANPATJI KESHAJI,THAKOR KALIDAS KESHAJI,THAKOR BABUJI KESHAJI,RAMNIKLAL RANCHHODDAS BHADA,MANSUKHLAL RANCHHODDAS BHADA,NAVINCHANDRA RANCHHODDAS BHADA,DAHYALAL VELAJIBHAI PATEL,JAGDISHCHANDRA RANCHHODDAS BHADA,DILIPKUMAR KISHANCHAND MALHOTRA,LEGAL HEIRS OF DECEASED GAGABHAI GOVABHAI,MALIBEN D/O GAGABHAI GOVABHAI,JHAVERBHAI GAGABHAI RABARI,JENABEN D/O GAGABHAI GOVABHAI,GANGABEN D/O GAGABHAI GOVABHAI,BALDEVBHAI GAGABHAI RABARI,LEGAL HEIRS OF NATVARBHAI MOHANBHAI JANI,YOGESHBHAI NATVARBHAI JOSHI,KALPANABEN VAMANKUMAR RAVAL,DEVENDRAKUMAR NATVARLAL JANI,DINESHBHAI HARJIBHAI PATEL,RAMESHCHANDRA BALLUBHAI DESAI,INFORMATION OFFICER	,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR MRUGEN K PUROHIT,(MR PARESH M DARJI)
36004	FA/56/2012	08/02/2012	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHBHAI MAGANBHAI,BIPINCHANDAR MAGANBHAI	
36005	FA/57/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSANBHAI KASHIRAM,PATEL SOMABHAI KASHIRAM	
36006	FA/58/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KUBERBHAI SHANKARLAL,	
36007	FA/59/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL ISHVARLAL MOLLAT,	
36008	FA/60/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANBHAI PRABHUDAS,PATEL VIRAMBHAI MAFATBHAI,PATEL RAMESHBHAI JETHABHAI,PATEL VASANTKUMAR BABULAL,PATEL AMRUTBHAI CHATURBHAI,PATEL GANESHBHAI SHANKARLAL	
36009	FA/61/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. DECD. PATEL HARGOVANBHAI DWARKADAS,PATEL SHANTABEN HARGOVANBHAI,PATEL MUKESHBHAI HARGOVANBHAI,PATEL NAVINBHAI HARGOVANBHAI,PATEL BHARATBHAI HARGOVANBHAI,PATEL RAMILABEN KANTILAL,PATEL MANISHBHAI KANTILAL,H/O. DECD. PATEL JIVRAMBHAI DWARKADAS,PATEL JAYESHBHAI JIVRAMDAS,PATEL BABIBEN JIVRAMDAS	
36010	FA/62/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARLAL PRABHUDAS,	

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36011	FA/63/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. DECD. PATEL HARIBHAI MOHANDAS,PATEL BHAGUBHAI HARIBHAI,PATEL RAMESHBHAI HARIBHAI,PATEL MAHENDRABHAI HARIBHAI,PATEL SURESHBHAI HARIBHAI,PATEL CHHAGANBHAI AMBARAM	
36012	FA/64/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL KASHIRAM SHIVRAM & DECD. VASANTBHAI K,PATEL SHARDABEN VASANTBHAI,PATEL NIRAVKUMAR VASANTBHAI,PATEL SUHAGKUMAR VASANTBHAI	
36013	FA/65/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL KASHIRAM SHIVRAM & DECD. VASANTBHAI K,PATEL SHARDABEN VASANTBHAI,PATEL NIRAVKUMAR VASANTBHAI,PATEL SUHAGKUMAR VASANTBHAI	
36014	FA/66/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL MAGANLAL,	
36015	FA/67/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMJIBHAI BAJIDAS,	
36016	FA/68/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O.& ADMINISTRATOR OF DECD. PATEL HARGOVANBHAI SHANKARDAS,PATEL BALCHANDBHAI HARGOVANDAS,PATEL ISHVARLAL SHANKARDAS,H/O. & ADMINISTRATOR OF DECD. PATEL VITHTHALBHAI SHANKARDAS,PATEL KANTIBHIA VITHTHALDAS,H/O.& ADMINISTRATOR OF DECD. PATEL NARAYANBHAI SHANKARDAS,PATEL SOMABHAI NARAYANDAS	
36017	FA/69/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. DECD. PATEL PARSHOTTAMDASMADHAVJI,PATEL SHANTABEN PARSHOTTAMBHAI,PATEL MINABEN PARSHOTTAMBHAI,PATEL REKHABEN PARSHOTTAMBHAI,PATEL ASHABEN PARSHOTTAMBHAI,PATEL ASHWINBHAI PARSHOTTAMBHAI	
36018	FA/70/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. & ADMINISTRATOR OF DECD. HARGOVANBHAI SHANKARDAS,PATEL BALCHANDBHAI HARGOVANBHAI,PATEL ISHVARLAL SHANKARDAS,H/O. & ADMINISTRATOR OF DECD.PATEL NARAYANBHAI SHANKARDAS,PATEL SOMABHAI NARAYANDAS,H/O. & ADMINISTRATOR OF DECD. VITHTHALBHAI SHANKARDAS,PATEL KANTIBHAI VITHTHALDAS	
36019	FA/71/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI ISHVARLAL,	
36020	FA/72/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARSINHBHAI VITHTHALDAS,	
36021	FA/73/2012	04/08/2011	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHARMENDRAKUMAR PARSHOTTAMDAS,	
36022	FA/75/2012	12/12/2015	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	ALI AHMAD MUSA,	RULE SERVED,MR P P MAJMUDAR
36023	FA/76/2012	15/04/2013	JITENDRAKUMAR POPATLAL GOHEL,	MR MIHIR H PATHAK	CHHAYA JITENDRAKUMAR GOHIL D/O NARANBHAI GORDHANBHAI HINGU,CHHAYA JITENDRAKUMAR GOHIL D/O NARANBHAI GORDHANBHAI HING	,MR DHARMESH V SHAH
36024	FA/77/2012	06/09/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	UMESHBHAI BABULAL VAGHELA,DHIRAJLAL ISHWARGIRI GOSAI,NITESHGIRI DHIRAJGIRI GOSAI	MR DIVYESH SEJPAL,MR VIRAL V DAVE
36025	FA/78/2012	23/01/2012	JESHURUN GEORGE CHRISTIAN,	MR ZUBIN F BHARDA	SHIMSHYA SHIRISHCHANDRA PARMAR,	

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36026	FA/79/2012	23/01/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHIVABHAI TRIBHABHAI RAMSANG VASAVA,H/O BHIKHABHAI TRIBHABHAI,ARJUNBHAI BHIKHABHAI,MAGANBHAI MELABHAI,H/O SHANBHAI TRIBHABHAI,KARSHANBHAI SHANABHAI,BACHUBHAI TRIBHABHAI,LAXMANBHAI TRIBHABHAI	
36027	FA/80/2012	23/01/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GOVINDBHAI KABHAIBHAI PADHIYAR,	
36028	FA/81/2012	23/01/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O UDSANGBHAI CHAGANBHAI,MANIBEN WD/O UDESANGBHAI CHAGANBHAI,H/O RATILAL UDESANG,PARVATIBEN WD/O RATILAL UDESANG	
36029	FA/82/2012	23/01/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULIBEN DAVJIBHAI JAGMAL,	
36030	FA/85/2012	01/02/2012	HEIRS OF DECD. PRAVINBHAI KHIMJIBHAI DABHI,KHIMJIBHAI CHHAGANBHAI DABHI,HEMIBEN KHIMJIBHAI DABHI	MR VIRAL V DAVE	SUMESH MANIRAM BORANA,NEW INDIA ASSURANCE CO LTD	
36031	FA/86/2012	01/02/2012	HEIRS OF DECD. JAGDISHBHAI HASMUKHRAI KABIRPANTHI,KOKILABEN JAGDISHKUMAR KABIRPANTHI,UTTAMKUMAR JAGDISHKUMAR KABIRPANTHI,BHUMIKABEN JAGDISHKUMAR KABIRPANTHI,NIRMALABEN HASMUKHRAI KABIRPANTHI	MR VIRAL V DAVE	SUMESH MANIRAM BORANA,NEW INDIA ASSURANCE CO LTD,ALAUDIN ALIBHAI	
36032	FA/87/2012	17/11/2016	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SONBAI ABDULKRAIM SAMA,ALTAF ABDULKARIM SAMA MINOR THRO' IBRAHIM ALI SAMA,IBRAHIM ALI SAMA,KANJI GABHA JOGI	RULE SERVED,MR.HIREN M MODI
36033	FA/88/2012	10/05/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	SUNILBHAI BALKRUSHNA AGRAWAL,JAYANTIBHAI RUPSINGBHAI VASAVA,ROHITBHAI B AGRAWAL	RULE SERVED,MR DN PANDYA
36034	FA/89/2012	21/02/2012	NISHA SHIVMANGALSINH BHADORIYA (MINOR) THROUGH RESP .NO.4,SUNIL SHIVMANGALSINH BHADORIYA(MINOR) THROUGH RESP. NO.4,SUNNY SHIVMANGALSINH BHADORIYA(MINOR) THROUGH RESP. NO.4,REKHABEN SHIVMANGALSINH BHADORIYA	(MR AY KOGJE),MR SAMIR B UPADHYAY	HEIR OF SHIVMANGALSINH SANSAYSINH BHADORIYA-SANSAYSINH PARV,UNITED INDIA INSURANCE CO LTD	
36035	FA/92/2012	09/03/2012	KANTIBHAI VITTHALBHAI LIBADIYA,	MR P J YAGNIK	JASHIBEN SHANKARBHAI JADAV,EXECUTIVE ENGINEER ROAD & BUILDING DEPARTMENT	
36036	FA/93/2012	01/02/2012	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	JAYDEEPBHAI RASHMIKANT SHAH,DHARMENDRASINH BATUKSINH,MAHESHBHAI NANUBHAI RABARI,ABDULBHAI ISABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION	
36037	FA/94/2012	06/02/2012	BABU NAGAR HARIJAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RANCHHOD NASA BADA (PATEL),NEW INDIA ASSURANCE CO. LTD	
36038	FA/95/2012	06/02/2012	JIGNESH BHANA BERA (PATEL) THROUGH GUARDIAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANUBHA KATHUBHA JADEJA,ASHWIN DAYAL CHATURANI,UNITED INDIA INSURANCE CO LTD	
36039	FA/96/2012	24/01/2012	BAVAJI NANDRAM GIGARAM,PRABHUDAS NANDRAM GIGARAM,MATHURDAS NANDRAM GIGARAM	(MR MB GANDHI),MR CHINMAY M GANDHI	SHREE RAMESHWAR MANDIR TRUST THROUGH TRUSTEES VRAJLAL VITTAL,KANAIYALAL ODHAVJI KANABAR,DAYALJI THAKERSHIBHAI GADIYA,NANDLAL HARGOVINDBHAI KARKOTIYA,CHARITY COMMISSIONER	,MR PJ KANABAR
36040	FA/97/2012	01/02/2018	JYOTIBEN BHARATBHAI SHAH,DARSHAN BHARATBHAI SHAH MINOR THRO'PETR.NO.1-JYOTIBEN,TARAK BHARATBHAI SHAH MINOR THRO'PETR. NO.1-JYOTIBEN,RATILAL CHANDULAL SHAH,KANTABEN RATILAL SHAH	MR MTM HAKIM	MANSINGH PADAMSINH RAJPUT,MOHANLAL ANANDILAL SHAH,NATIONAL INSURANCE COMPANY LIMITED	DELETED,RULE UNSERVED,MR HAMESH C NAIDU
36041	FA/98/2012	02/12/2016	NEW INDIA ASSURANCE CO. LTD,	MS LILU K BHAYA	LEGAL HEIRS OF DECD. JENTIBHAI BABUBHAI- VASANTBEN JENTIBHAI,BABUBHAI RAMJIBHAI PARMAR,MINABEN BABUBHAI PARMAR,DASHRATH JENTIBHAI (MINOR) THRO'VASANTBEN J PARMAR,BABO JENTIBHAI (MINOR) THRO'VASANTBEN J PARMAR,BHALABHAI HADABHAI DANGAR	,MR SHAKEEL A QURESHI,(MR NIRZAR S DESAI),MR CHETAN B ASTIK

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36042	FA/102/2012	16/01/2012	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VELA SAVA PARMAR,MOMAYABHAI RANABHAI RATHOD,SAMTABHAI KEPNABHAI SOLANKI,ALPABEN SANJAYBHAI SHAH,MASTER ABHISHEK SANJAYBHAI SHAH,MASTER PARTH SANJAYBHAI SHAH,SHRENIKBHAI SHANTILAL SHAH	,MR MEHUL S SHAH,(MR SURESHM SHAH)
36043	FA/103/2012	16/01/2012	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VELA SAVA PARMAR,MOMAYABHAI RANABHAI RATHOD,SAMTABHAI KEPNABHAI SOLANKI,SANDIP UMEDLAL KAGDI(SHAH)S/O PUSHPABEN U KAGDI,DINA SANDIP KAGDI(SHAH) D-IN LAW PUSHPABEN U KAGDI (SHAH)	,MR MEHUL S SHAH,(MR SURESHM SHAH)
36044	FA/106/2012	22/03/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	MINOR ARJUNBHAI RAMABHAI CHAUHAN RAMABHAI BHULABHAI CHAUHAN,AJIMODDIN ABDULREHMAN SAIYED,FIROZMIYA HUSSAINMIYA PATHAN,VAKHATBHAI RAMSINGBHAI CHAUHAN,BHARATBHAI JUTHABHAI BARVAD,RELIANCE GENERAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R)
36045	FA/107/2012	12/08/2015	SONALBEN RAMESHCHANDRA KAYASTHA,	MR JB DASTOOR	RAMESHBHAI KANAIYALAL KAYASTHA,	MS VIDITA D JAYSWAL
36046	FA/108/2012	16/01/2012	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VELA SAVA PARMAR,MOMAYABHAI RANABHAI RATHOD,SAMTABHAI KEPNABHAI SOLANKI,SHRENIKBHAI SHANTILAL SHAH SONOF LATE SMT.SAROJBEN S. SHAH,KASHMIRABEN SHRENIKBHAI SHAH D-IN-LAW LATE SAROJBEN S. SHAH,ALPABEN SANJAYBHAI SHAH D-IN- LAW OF SMT. SAROJBEN S. SHAH	,MR MEHUL S SHAH,(MR SURESHM SHAH)
36047	FA/109/2012	17/01/2012	VIPUL AMBALAL SHAH,	MR HASIT DAVE	DAXABEN W/O MAHENDRABHAI ARJUNBHAI VASAVA,HARESH MAHENDRABHAI VASAVA (MINOR),NILESH MAHENDRABHAI VASAVA (MINOR),ARJUNBHAI SOMABHAI VASAVA,JASHODABEN ARJUNBHAI VASAVA,RANJIT ARJUNBHAI VASAVA	
36048	FA/110/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI MADHUBHAI CHAUDHARY,	MR YATIN SONI,MR HITESH B PATEL
36049	FA/111/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI JESANGBHAI CHAUDHARY,	MR YATIN SONI,MR HITESH B PATEL
36050	FA/112/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KACHARABHAI DALSANGBHAI CHAUDHARY,	
36051	FA/113/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALDEVBHAI SENDHABHAI VANKAR,	MR YATIN SONI,MR HITESH B PATEL
36052	FA/114/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRTIBHAI SOMABHAI CHAUDHARY,	MR YATIN SONI,MR HITESH B PATEL
36053	FA/115/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI KESHABHAI CHAUDHARY,	MR AV PRAJAPATI
36054	FA/116/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI KALABHAI CHAUDHARY,	MR YATIN SONI,MR HITESH B PATEL
36055	FA/117/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI KESHABHAI CHAUDHARY,	MR AV PRAJAPATI
36056	FA/118/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTBHAI AMABALAL PATEL THRO'POA MANILAL S CHAUDHARY,BHUPENDRABHAI AMBALAL PATEL THRO'POA MANILAL S CHAUDHARY,MANSUKHBHAI AMBALAL PATEL THRO'POA MANILAL S CHAUDHARY	MR YATIN SONI,MR HITESH B PATEL
36057	FA/119/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANABHAI MOTIBHAI CHAUDHARY,CHHANABHAI LAVJIBHAI CHAUDHARY	MR AV PRAJAPATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36058	FA/120/2012	17/01/2012	GUMANBHAI KARSHANBHAI RATHOD (DELETED),RAVJI GUMAN RATHOD,BALUBHAI GUMANBHAI RATHOD SINCE DECD. THRO' HEIRS,SANIBEN WD/O. BALUBHAI GUMANBHAI,JASUBEN D/O. BALUBHAI GUMANBHAI,DEVIBEN D/O. BALUBHAI GUMANBHAI,MINOR BHARAT BALUBHAI,PUNAMBEN GUMANBHAI RATHOD,RUKIBEN GUMANBHAI RATHOD	MR DN PANDYA	PRAVIN @ PRAKASH JADIABHAI VASAVA,RAMANBHAI PRABHUBHAI VASAVA,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED
36059	FA/122/2012	17/01/2012	SENMA CHAMANBHAI CHELABHAI,SENMA SHARDABHAI CHAMANBHAI	MR. YOGENDRA THAKORE	DRIVER & OWNER OF RICKSHAW NO GJ-18-AT-5087,NEW INDIA INSURACE CO LTD	,MR PALAK H THAKKAR
36060	FA/123/2012	17/01/2012	NANALAL MATHURADAS MULCHHALA,	(MR SANDEEP N BHATT)	GUJARAT STATE ROAD TRANSPORT CORPORATION,LEGAL HEIRS OF DECD. RAJNIBHAI M SHAH- BHARTIBEN RAJNIBHAI S,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	,MR VIBHUTI NANAVATI,MRS FALGUNI D PATEL
36061	FA/125/2012	17/01/2012	PATEL GANESHBHAI DEVSIBHAI,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	HERIS OF DECEASED VEERAJI METHAJI THAKOR,MADHUBEN VEERAJI THAKOR,RAMAJI VEERAJI THAKOR,ANOOPJI VEERAJI THAKOR,ORIENTAL INSURANCE CO LTD	,(MR SL VAISHYA)
36062	FA/126/2012	28/02/2012	BHURSING CHHAGAN DAMOR,NARSING CHHAGAN DAMOR,HARSING CHHAGAN DAMOR	MR GAJENDRA P BAGHEL	SANGADA MUKESHBHAI DUDHABHAI,JESINGBHAI RUPABHAI DAMOR,ORIENTAL INSURANCE CO LTD,RAMESHCHANDRA FULCHAND BHATIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,DELETED,MRS VASAVDATTA BHATT,(MR SANJEEV KUMAR)
36063	FA/127/2012	07/02/2012	YUNUSBHAI SATARBHAI ZINDANI,	MS AMRITA AJMERA	SALIMBHAI DAUDBHAI,SALIMBHAI HUSSAMBHAI JADIA,NEW INDIA INSURANCE CO LTD,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA,MR PALAK H THAKKAR
36064	FA/128/2012	16/10/2014	C PLUS PARTNERSHIP FIRM THROUGH PARTNERS - KAUMUDINIBEN,JAIMIN KAMLESHBHAI THAKKAR	MS SD RAMI	VRAJ DEVELOPERS THROUGH PARTNERS - VEENABEN RAMESHBHAI SHAH,AMUL BHAILALBHAI SHAH,VISHALSINH JITENDRASINH CHAUHAN,RAJIVSING NARAINSING THAKAR	MS JIRGA D JHAVERI
36065	FA/133/2012	08/10/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	(MR HASMUKH THAKKER)	BHOPABHAI SANDABHAI BHARWAD,MANJUBEN BHOPABHAI BHARWAD,VAHAJUDIN IMAMUDIN SHAIKH	RULE SERVED,MR. HARMISH K SHAH
36066	FA/134/2012	11/07/2016	ORIENTAL INSURANCE COMPANY LIMITED,	MS AMEE YAJNIK	SWAPNAANAND W/O RAMODAY SINGH,ASHIANAND S/O RAMODAY SINGH MINOR THROUGH SWAPNAANAND,AYUSHI D/O RAMODAY SINGH MINOR THROUGH MOTHER SWAPNANAND,DAYRANI W/O VALESHWARPRASAD SINGH,NAME NOT KNOWN - DRIVER OF TANKER NO GJ-08-T-4402,RAYSHI KARSAN GARWA	,RULE SERVED
36067	FA/136/2012	12/12/2020	NEW INDIA ASSURANCE COMPANY LTD AHMEDABAD,	MR VIBHUTI NANAVATI	ASHISH ATULBHAI SHETH,RATANBEN KHENGARBHAI GOHIL MOTHER OF DECEASED JIGNESHBHAI,KHENGARBHAI VIRJIBHAI GOHIL FATHER OF DECEASED JIGNESHBHAI	RULE SERVED
36068	FA/137/2012	13/06/2016	NATIONAL INSURANCE COMPANY LIMITED - HIMATNAGAR,	MR VIBHUTI NANAVATI	AJITSINH JESINGSINH,JASHVANTSINH DAYSINH SOLANKI,ORIENTAL INSURANCE CO LTD,LAKHASING PURANSING JHAT,HARJITSING GURMITSING,HEIRS OF DECEASED JIVABHAI DALABHAI,GALIBEN WD/O JIVABHAI DALABHAI,MANJUBAHEN JIABHAI,KAMLESHBHAI JIVABHAI,KALIBEN JIVABHAI,DAHYABHAI JIVABHAI,JHALA NATHIBAHEN	,RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA,MR VA MANSURI
36069	FA/138/2012	13/06/2016	NATIONAL INSURANCE COMPANY LIMITED - HIMATNAGAR,	MR VIBHUTI NANAVATI	AJITSINH JESINGSINH,JASHVANTSINH DAYSINH SOLANKI,ORIENTAL INSURANCE CO LTD,LAKHASING PURANSING JHAT,HARJITSING GURMITSING,ARJUNBHAI CHHAGABHAI GOHIL	RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA,MR VA MANSURI
36070	FA/139/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL DILIPBHAI VITHTHALBHAI,	MR KM SHETH
36071	FA/140/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANKARPURI PRABHATPURI GAUSAI,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36072	FA/141/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANEKPURI AMARPURI,	
36073	FA/142/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DINESHBHAI RAMDASBHAI PATEL,	MR KM SHETH
36074	FA/143/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O NARSINHBHAI RAIJIBHAI PATEL, SHANTILAL NARSINHBHAI PATEL,JASODABEN NARSINHBHAI PATEL,DHARMISHTABEN NARSINHBHAI PATEL,PRAVINBHAI NARSINHBHAI PATEL	MR KM SHETH
36075	FA/144/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHIVABHAI RANCHHODBHAI PATEL,	MR KM SHETH
36076	FA/145/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KUSUMBEN JASWANTBHAI PATEL. GUARDIAN OF MINOR MAYURBHAI,	MR KM SHETH
36077	FA/146/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O MANIBHAI NATHABHAI PATEL, MANJULABEN LALITBHAI PATEL,JAYABEN KANUBHAI PATEL (D/0 MANIBHAI N PATEL),JYOTSNABEN DINESHBHAI PATEL (D/O MANIBHAI N PATEL),BHAVNABEN HASMUKHBHAI PATEL (D/O MANIBHAI N PATEL),HASMUKHBHAI MANIBHAI PATEL,MADHUBEN MANIBHAI PATEL	MR KM SHETH
36078	FA/147/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O KAMLABEN WD/O KALYANBHAI NAROTTAMDAS PATEL, MADHUBEN,GOVINDBHAI KALYANBHAI PATEL,VASANTBHAI KALYANBHAI PATEL,TARABEN KALYANBHAI PATEL,HASMUKHBHAI KALYANBHAI PATEL,JAYABEN KALYANBHAI PATEL,NARESHBHAI KALYANBHAI PATEL	,MR KM SHETH
36079	FA/148/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O DECEASED JASWANTPURI LAXMANPURI GAUSAI, KOKILABEN,DIPMALA JASWANTBHAI GAUSAI,PRADIPKUMAR JASWANTBHAI GAUSAI	MR KM SHETH
36080	FA/149/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL PRAVINCHANDRA RAMDAS,	MR KM SHETH
36081	FA/150/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O DECEASED PUNJABHAI RAIJIBHAI PATEL, TARABEN PUNJABHAI,HASMUKHBHAI PUNJABHAI PATEL,RAJENDRAKUMAR PUNJABHAI PATEL,ASHVINBHAI PUNJABHAI PATEL	MR KM SHETH
36082	FA/151/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINBHAI CHATURBHAI PATEL,	MR KM SHETH
36083	FA/152/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O DECEASED BHAILALBHAI SHANKARBHAI PATEL, PRAVINBHAI BHAI-,BALUBHAI BHAILALBHAI PATEL,DILIPBHAI BHAILALBHAI PATEL,CHAMPABEN BHAILALBHAI PATEL	MR KM SHETH
36084	FA/153/2012	14/02/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANTIBHAI BECHARBHAI PATEL,	MR KM SHETH
36085	FA/154/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL DAHYABHAI JOITARAM, HEIRS & ADMINISTRATOR OF FAMILY &,	MR TEJAS P SATTA,MR JAYESH V PATEL
36086	FA/155/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED HARGOVANBHAI RAMJIDAS, PATEL RAIBEN HARGOVAN,PATEL PRAHALADBHAI HARGOVANBHAI,PATEL DASHRATHBHAI HARGOVANBHAI,PATEL RAMILABEN DASHRATHBHAI,PATEL NARMADABEN HARGOVANBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL
36087	FA/156/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI PARSHOTTAMDAS,PATEL JASHVANTBHAI PARSHOTTAMDAS	MR TEJAS P SATTA,MR JAYESH V PATEL
36088	FA/157/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MOHANBHAI PARSHOTTAMDAS,PATEL KASHIBEN PARSHOTTAMDAS,PATEL RAMILABEN PARSHOTTAMDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36089	FA/158/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL NARAYANBHAI BALCHANDDAS,PATEL NARMADABEN NARAYANBHAI,PATEL ASHABEN NARAYANBHAI,PATEL CHETNABEN NARAYANBHAI,PATEL ISHVARBHAI BALCHANDDAS,PATEL AMBALAL BALCHANDDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
36090	FA/159/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL NARAYANBHAI BALCHANDDAS,PATEL NARMADABEN NARAYANBHAI,PATEL ASHABEN NARAYANBHAI,PATEL CHETNABEN NARAYANBHAI,PATEL ISHVARBHAI BALCHANDDAS,PATEL AMBALAL BALCHANDDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
36091	FA/160/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL ISHVARLAL AMBALAL, PATEL SANTOKBEN ISHVAR,PATEL DASHRATHBHAI ISHVARLAL,PATEL RAMILABEN ISHVARLAL,PATEL CHANDRIKABEN ISHVARLAL,PATEL ASHABEN ISHVARLAL,PATEL BHAGWATIBEN ISHVARLAL	,MR TEJAS P SATTA,MR JAYESH V PATEL
36092	FA/161/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL CHANDUBHAI JOITARAM, HEIRS & ADMINISTRATOR OF FAMILY,	MR TEJAS P SATTA,MR JAYESH V PATEL
36093	FA/162/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL KASHIBEN MOHANLAL MOTIRAM, KANTABEN,GOVINDBHAI BECHARDAS PATEL,JAYANTIBHAI BECHARDAS PATEL,DASHRATHBHAI BECHARDAS PATEL	MR TEJAS P SATTA,MR JAYESH V PATEL
36094	FA/163/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL HIRALAL NARAYANDAS,PATEL VISHNUBHAI HIRALAL,PATEL SAVITABEN HIRALAL,PATEL KAMLABEN HIRALAL,H/O DECEASED PATEL KANTILAL NARAYANDAS,PATEL REVABEN KANTILAL,PATEL RAMESHBHAI KANTILAL,PATEL ASHOKBHAI KANTILAL,PATEL ARUNABEN KANTILAL,PATEL SHUSHILABEN KANTILAL	,MR TEJAS P SATTA,MR JAYESH V PATEL
36095	FA/164/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL HIRALAL NARAYANDAS,PATEL VISHNUBHAI HIRALAL,PATEL SAVITABEN HIRALAL,PATEL KAMLABEN HIRALAL,H/O DECEASED PATEL KANTILAL NARAYANDAS,PATEL REVABEN KANTILAL,PATEL RAMESHBHAI KANTILAL,PATEL ASHOKBHAI KANTILAL,PATEL ARUNABEN KANTILAL,PATEL SHUSHILABEN KANTILAL	,MR TEJAS P SATTA,MR JAYESH V PATEL
36096	FA/165/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL BHOGILAL VITHTHALDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
36097	FA/166/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GOVINDBHAI SHIVRAMDAS H/O& ADM. OF FAMILY & PROPERTY,PATEL KANTILAL TRIBHOVANDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
36098	FA/167/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL KASHIRAM BALCHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
36099	FA/168/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL VISHNUBHAI SHANKARLAL H/O & ADM. OF FAMILY & PROPERT,	
36100	FA/169/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL NATHALAL TULSIDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
36101	FA/170/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O PATEL PARSHOTTAMBHAI GANESHDAS,PATEL MANIBEN PARSHOTTMABHAI,PATEL RAMILABEN PARSHOTTAMBHAI,PATEL SAVITABEN PARSHOTTAMBHAI,PATEL SATISHKUMAR PARSHOTTAM- BHAI,PATEL HARESHKUMAR PARSHOTTAM-BHAI,PATEL VINODKUMAR PARSHOTTAMBHAI	

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36102	FA/171/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECD. PATEL LILABHAI AMBARAM,PATEL VASNTIBEN LILABHAI,PATEL RAJIBEN LILABHAI,PATEL SAVITABEN LILABHAI,PATEL KANTABEN LILABHAI,PATEL ASHABHAI LILABHAI,PATEL KOKILABEN LILABHAI,PATEL MAHESHKUMAR LILABHAI	,MR TEJAS P SATTA,MR JAYESH V PATEL
36103	FA/172/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GANGARAMDAS MAGANDAS,	
36104	FA/173/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIRS & ADM.OF DECD. PATEL VITHTHALBHIA RAMCHANDDAS,PATEL HARGOVANDAS JOITARAM	,MR TEJAS P SATTA,MR JAYESH V PATEL
36105	FA/174/2012	03/02/2012	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECD. PATEL BHAICHANDBHAI VIRCHANDDAS,PATEL KAMUBEN BHAICHANDDAS,PATEL HASMUKHBHAI CHAICHANDDAS	,MR TEJAS P SATTA,MR JAYESH V PATEL
36106	FA/175/2012	16/06/2014	DEPUTY GENERAL MANAGER,	MARSHALL & ASSOCIATES	KANTIBHAI VANMALIDAS PRAJAPATI,BHALABHAI SHANKARBHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
36107	FA/177/2012	29/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ATULKUMAR RAMANBHAI PATEL,ISUBBHAI MAHAMADBHAI MAKRANI,BAJAJ ALLIANZ GENERAL INS.CO. LTD,BABUBHAI PUNABHAI VASAVA,PUNAMBHAI RAVJIBHAI VASAVA,HEIRS AND LEGAL REPRESENTATIVEOF VITTHALBHAI AMBALAL VANKAR,MANIBEN VITTHALBHAI VANKAR,SURESHCHANDRA VITTHALBHAI	,RULE SERVED BY DS,SERVED BY AFFIX. (R)
36108	FA/188/2012	23/01/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	PARSINGHBHAI MANIYABHAI RATHVA,AMBABEN PARSINGHBHAI RATHVA,VEENABEN PARSINGHBHAI RATHVA,SUMITRABEN VITHHALBHAI RATHVA,NEERUBEN VITHHALBHAI RATHVA,KINJALBEN VITHHALBHAI RATHVA,AKASH VITHHALBHAI RATHVA,UDAYSINH RUMLABHAI RATHVA,BHAVNABEN BIPINBHBHAI PANCHOLI	
36109	FA/191/2012	13/01/2016	ATULKUMAR KACHRABHAI PATEL,	MR R.K.MANSURI,MR A K MANSURI	GATORBHAI SHIVABHAI CHAUHAN,PARESH ASHVINBHAI MITTAL,HDFC CHUBB GENERAL INSURANCE COMPANY LIMITED,VASANTKUMAR NARSHIBHAI PATEL,THE NEW INDIA INSURANCE COMPANY LTD.	RULE SERVED,RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
36110	FA/192/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NAGJIBHAI SHANKERLAL,DHANIBEN SHANKERLAL,BHANUMATIBEN SHANKERLAL	DELETED,RULE SERVED,MS BHAVIKA H KOTECHA
36111	FA/193/2012	07/12/2016	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECEASED MALDEBHAI PUNJABHAI MARU PUNJABHAI,MANJUBEN W/O PUNJABHAI GHELABHAI MARU,NAGAJANBHAI DUDABHAI KHUNTI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA
36112	FA/194/2012	12/04/2013	NEW INDIA ASSURANCE CO LTD.,	MR PALAK H THAKKAR	MINOR HIRALBEN AJITSINH DEROLA THRO PARENT RANJANBEN DEROLA,NATVARSINH BHIKHUSINH RATHOD	RULE SERVED
36113	FA/195/2012	12/08/2015	RAKSHABEN HTESHBHAI SHAH,ZUBIN HITESHBHAI SHAH MINOR THROUGH,EKTA HITESHBHAI SHAH	(MR NA SHAIKH)	RATHWA RAMESH DEVSINHBHAI,G S R T C,IFFCO-TOKIO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA,MS KIRAN D PANDEY

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36114	FA/197/2012	24/01/2012	NATIONAL INSURANCE CO LTD., REGISTERED OFFICE AT CALCUTTA-71,	MR SUNIL B PARIKH	HEIRS & LEGAL REPRESENTATIVE OF DECEASED IBRAHIM SIDHIQBHAI,YUSUF IBRAHIM SHAIKH,AHMED IBRAHIM SHAIKH,FATIMABIBI IBRAHIM SHAIKH,SABERABIBI YKUBBHAI SHAIKH,MEHBOOB YAKUBBHAI SHAIKH,MADINABEN YAKUBBHAI SHAIKH,RUKSANA YAKUBBHAI SHAIKH,MINOR KHERUNISHA YAKUBBHAI SHAIKH,MINOR JETUNBEN YAKUBBHAI SHAIKH,MINOR SADAM YAKUBBHAI SHAIKH,YUNUSBHAI GULAMBHAI SHAIKH @ KURESHI	,(MR SK BUKHARI),(MR NIRAL R MEHTA)
36115	FA/198/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JAMOLBHAI KARIYABHAI BAI JOMIBEN JAMOLBHAI VASAVA,	
36116	FA/199/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADIBEN MOTIYABHAI VASAVA,	
36117	FA/200/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHALAL JERAMBHAI RAJWADI,	
36118	FA/201/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GIRDHAR VAJIR, SHANTILAL GIRDHARBHAI VASAVA,	
36119	FA/202/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VECHANBHAI MANIYABHAI VASAVA,RUPALIBEN WD/O VECHAR MANIYA,RAVIYABHAI VECHAN,SOMIBEN VECHANBHAI,MANGABHAI VECHANBHAI,GANPATBHAI VECHANBHAI,MUKESHBHAI VECHANBHAI	
36120	FA/203/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RADVABHAI TALSIBHAI. MAGANBHAI RADVABHAI,	
36121	FA/204/2012	11/07/2011	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVLIBEN WD/O KHATARIYA MELIYA,	
36122	FA/205/2012	27/06/2011	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O RANCHHODBHAI MAGANBHAI, AMARSANG RANCHHODBHAI,	
36123	FA/206/2012	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIRUBHAI PUNJABHAI PARMAR, MAHENDRABHAI HIRUBHAI,PRAHLADBHAI HIRUBHAI,TAKHATBEN D/O HIRUBHAI,GAJARABEN D/O HIRUBHAI	
36124	FA/207/2012	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARSINHBHAI DHULABHAI PARMAR, LAXMIBEN WD/O NARSINH DHULA,LALITABEN D/O NARSINHBHAI	
36125	FA/208/2012	25/08/2011	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAVJI GIRDHAR MAVJIBHAI,DEVIBAHEN GIRDHARBHAI	
36126	FA/209/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. SOMIBEN WD. OF MOHAN NATHA BHAILALBHAI MOHANBHAI,	
36127	FA/210/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI JAMNA WD. OF ZAVER MULJI,	
36128	FA/211/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIFBHAI HATTUBHAI PATEL,	
36129	FA/212/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILBHAI IBRAHIM,	
36130	FA/213/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMAR RASUL PATEL,	
36131	FA/214/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD RASUL PATEL,	
36132	FA/215/2012	29/06/2011	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HATUBHAI NOORBHAI,	
36133	FA/218/2012	25/01/2012	SPL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O VASTABHAI NATHTHUBHA, BABUBHAI VASTABHAI,LAXMIBEN BABUBHAI,SHANKARBHAI BABUBHAI,AMRATBEN BABUBHAI,SURESH BABU	
36134	FA/220/2012	30/04/2013	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBHAI BECHARBHAI,	RULE SERVED,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36135	FA/221/2012	06/05/2013	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYALBHAI MANABHAI SINCE DECEASED THRO' L/H.,KASHIBEN DAYALBHAI WD/O. DAYALBHAI MANABHAI,KAMLESHBHAI DAYALBHAI,MOHANBHAI DAYALBHAI	MR KM SHETH
36136	FA/222/2012	18/10/2019	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HIMATSINH RAVJIBHAI ZALA,NIDRASHKUMAR BHUPATSINH CHAUHAN,RAVJIBHAI MAKURBHAI ZALA	RULE SERVED
36137	FA/223/2012	27/01/2012	VASHRAMBHAI JESINGBHAI VELARIYA,	MR VIRAL V DAVE	HARSHADGIRI UMEDGIRI GOSWAMI,NATIONAL INSURANCE CO LTD	
36138	FA/226/2012	21/02/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SAMABHAI GANGAJIBHAI DINDOR,JESINGBHAI SALUBHAI BARIA,PRATAPBHAI CHELABHAI KHARADI	
36139	FA/229/2012	20/03/2012	S N SHARMA,	(MR VIVEK N MAPARA)	RAJIV SHIVLAL SHARMA,	MR TEJAS P SATTA
36140	FA/230/2012	20/03/2012	S N SHARMA,	(MR VIVEK N MAPARA)	RAJIV SHIVLAL SHARMA,	MR TEJAS P SATTA
36141	FA/231/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RADHABEN MATHURBHAI PATEL,SUNDARBHAI MATHURBHAI PATEL,MAHESHBHAI MATHURBHAI PATEL,MANJULABEN MATHURBHAI PATEL,JAGDISHBHAI MATHURBHAI PATEL,GENERAL MANAGER,EXECITIVE ENGINEER	RULE SERVED,(MR BD KARIA),MR ASHISH H SHAH
36142	FA/232/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JASHODABEN BHAILALBHAI PATEL,USHABEN BHAILALBHAI PATEL,JYOTIBEN BHAILALBHAI PATEL,NILESHBHAI BHAILALBHAI PATEL,BHARATBHAI BHAILALBHAI PATEL,GENERAL MANAGER,EXECUTIVE ENGINEER	RULE SERVED,(MR BD KARIA),MR ASHISH H SHAH
36143	FA/233/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIDYABEN SHIVABHAI PATEL,RAJESHBHAI SHIVABHAI PATEL,MAHESHBHAI SHIVABHAI PATEL,PARESHBHAI SHIVABHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR ASHISH H SHAH
36144	FA/234/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUMITRABEN RAMANBHAI PATEL,AMBIKABEN RAMANBHAI PATEL,NARENDRAKUMAR RAMANBHAI PATEL,MITESHKUMAR RAMANBHAI PATEL,CHANDANBEN RAMANBHAI PATEL	RULE SERVED,MR ASHISH H SHAH
36145	FA/235/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MAGANBHAI PATEL,JAYANTIBHAI MAGANBHAI PATEL	RULE SERVED,MR ASHISH H SHAH
36146	FA/236/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KARSANBHAI GORDHANBHAI PATEL,GENERAL MANAGER,EXECUTIVE ENGINEER	RULE SERVED,(MR BD KARIA)
36147	FA/238/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	TULSIDAS RAMJIBHAI PATEL POA OF SUBHASHCHANDRA NARHARIBHAI,GENERAL MANAGER,EXECITIVE ENGINEER	RULE SERVED,(MR BD KARIA),MR ASHISH H SHAH
36148	FA/239/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JAGABHAI BHAGABHAI BARIA,GENERAL MANAGER,EXECUTIVE ENGINEER	RULE SERVED,(MR BD KARIA),MR ASHISH H SHAH
36149	FA/240/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	INDRAVADANBHAI GOKALDAS PATEL,KRUSHNABEN GOKALDAS PATEL,GENERAL MANAGER,EXECUTIVE ENGINEER	RULE SERVED,SERVED BY AFFIX. (R),(MR BD KARIA),MR ASHISH H SHAH
36150	FA/241/2012	01/05/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VINODBHAI NAGJIBHAI PATEL SINCE DECEASED,SAROJBEN VINODBHAI PATEL,PARULBEN VINODBHAI PATEL,JAYMINABEN VINODBHAI PATEL,SANDIPKUMAR VINODBHAI PATEL,GNERAL MANAGER,EXECUTIVE ENGINEER	,RULE SERVED,(MR BD KARIA),MR ASHISH H SHAH
36151	FA/243/2012	22/02/2016	NAGINBHAI LAXMIDAS PATEL,	MR MA KHARADI	ASHWINKUMAR PRABHUDAS PATEL,DECEASED MANGALBHAI HIRABHAI PATEL THROUGH HIS LEGAL HEIRS,MADHUBEN WD/O MANGALDAS PATEL,NIRANJANBHAI MANGALDAS PATEL,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36152	FA/248/2012	14/03/2015	DY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALAND PUJABHAI MOTIBHAI,	MR VIJAY N RAVAL
36153	FA/249/2012	03/02/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF FULABHAI SHAMALDAS PATEL-RAMANBHAI FULABHAI PATEL,	MR YATIN SONI
36154	FA/250/2012	03/02/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVLAL DAHYABHAI,CHAMANBHAI DAHYABHAI,LALBHAI PRANBHAI,NATHIBEN PRANBHAI,RAMANBHAI PRANBHAI,SHARDABHAI PRANBHAI,RANCHHODBHAI PRANBHAI,LALITABEN PRANBHAI,JASUBHAI PRANBHAI,JAYANTIBHAI PRANBHAI	,MR YATIN SONI
36155	FA/253/2012	03/02/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF MUNGABHAI PUNABHAI- VITTHALBHAI MUNGABHAI,	(MR A J PATEL)
36156	FA/254/2012	10/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PARSOTTAMBHAI NARSIBHAI,	MR KM SHETH
36157	FA/255/2012	10/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PARMAR CHIMANBHAI VASTABHAI,	MR KM SHETH
36158	FA/256/2012	10/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HARMANBHAI PARAGBHAI PATEL SINCE DECD. THROUGH HEIRS,SHARDABEN HARMANBHAI PATEL,RAJESHBHAI HARMANBHAI PATEL,HINABEN HARMANBHAI PATEL,SAVITABEN D/O HARMANBHAI PARAGBHAI PATEL THROUGH HEIRS,THAKORBHAI GOPALBHAI PATEL,BHAVNABEN THAKORBHAI PATEL,SHITABEN THAKORBHAI PATEL,PRAGNESHKUMAR THAKORBHAI PATEL	,MR KM SHETH
36159	FA/257/2012	10/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAMESHBHAI HARIBHAI PATEL,	MR KM SHETH
36160	FA/258/2012	10/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LALLUBHAI KALYANBHAI PARMAR,	MR KM SHETH
36161	FA/259/2012	29/02/2012	HEIRS OF DECEASED VIHABHAI JETHABHAI AHIR (SOLANKI)-LASIBEN,BHENIBEN VIHABHAI,SAJU VIHABHAI,KANA VIHABHAI,RAJU VIHABHAI,LAKHU VIHABHAI,MINOR BABA VIHABHAI - THROUGH GUARDIAN LASIBEN VIHABHAI,MINOR BHOJA VIHABHAI - THROUGH GUARDIAN LASIBEN VIHABHAI	MR MEHUL M MEHTA	JAYPALSINH MAHENDRASINH CHUDASAMA (DRIVER),MAHENDRASINH S CHUDASAMA (OWNER),NEW INDIA ASSURANCE CO LTD,SAHUBHAI BHIMABHAI KOLI,UGABHAI BHAGUBHAI (OWNER),UNITED INDIA INSURANCE CO LTD	
36162	FA/260/2012	20/03/2012	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PRABHUDAS OADHAVJIBHAI PITADIYA,BHANJIBHAI ODHAVJIBHAI	
36163	FA/262/2012	17/09/2013	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	GITABEN RAMESHCHANDRA THAKORE,SAVITABEN BABUJI THAKORE,KALPANABEN BABUJI THAKORE,PUJA MINOR THRO GRAND MOTHER SAVITABEN BABUJI THAKORE,LALSINH MANOJSINH CHUDAVT,VIJAYPRAKASH S/O SRINIVAS SHARDA	RULE SERVED,MR MAKBUL I MANSURI,MR.HIREN M MODI
36164	FA/263/2012	08/04/2017	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	INDIRABEN W/O BALARAMBHIA CHAVDA,BALARAMBHAI NATVARLAL CHAVDA,DINESH BALARAMBHAI CHAVDA,DARMISHTHA BALARAMBHAI CHAVDA,BHOJRAJJI VELUBHA PADHIYAR,GORBAI VALJI GADHVI,KAMIL S/O HUSSAIN IBRAHIM PRAJAPATI	RULE SERVED,MR.HIREN M MODI
36165	FA/289/2012	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ALKESHBHAI BHIKHABHAI SHAH,PRASHANT B PATEL	RULE SERVED
36166	FA/290/2012	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR MANSHI BHARATBHAI SHAH THROUGH FATHER BHARATBHAI B,PRASHANT B PATEL	RULE SERVED
36167	FA/291/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR DEEP ALKESHBHAI SHAH THROUGH FATHER ALKESHBHAI B,PRASHANT B PATEL	

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36168	FA/292/2012	12/12/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HITESHBHAI BHIKHABHAI SHAH,PRASHANT B PATEL	RULE SERVED
36169	FA/293/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR RUTVI ALKESHBHAI SHAH THROUGH FATHER HITESHBHAI,PRASHANT B PATEL	
36170	FA/294/2012	11/06/2016	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HETALBEN HITESHBHAI SHAH,PRASHANT B PATEL	RULE SERVED
36171	FA/295/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHIKHABHAI SAKALCHAND SHAH,PRASHANT B PATEL	
36172	FA/296/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NITABEN ALKESHBHAI SHAH,PRASHANT B PATEL	
36173	FA/297/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINABEN BHARAT SHAH,PRASHANT B PATEL	
36174	FA/298/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARATBHAI BHIKHABHAI SHAH,PRASHANT B PATEL	
36175	FA/299/2012	29/02/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYABEN BHIKHABHAI SHAH,PRASHANT B PATEL	
36176	FA/302/2012	05/03/2012	ORIENTAL INSURANCE CO. LTD,	(MR SN SINHA)	RAMILABEN RAMESHBHAI RATHVA,SHAILESHBHAI RAMESHBHAI RATHVA,GORDHANBHAI MANSUKHBHAI RATHVA,BACHIBEN GORDHANBHAI RATHVA,ASHVINBHAI MATHURBHAI RATHVA,SURESHBHAI RAMSINGBHAI RATHVA	,(MR AY KOGJE)
36177	FA/304/2012	07/02/2012	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	NATUBHAI RUPSANGBHAI MORI,VISHNUBHAI KANTIBHAI PATEL,BABUBHAI SARDARBHAI	
36178	FA/328/2012	22/12/2016	SATISH BABULAL SHAH,	GIRISH K PATEL	RAMESHCHANDRA BALLUBHAI DESAI,KESHAJI RANCHHODJI THAKOR,GANPATJI KESHAJI THAKOR,KALIDAS KESHAJI THAKOR,BABUJI KESHAJI THAKOR,SHAKARIBEN RANCHHODJI THAKOR,RUKHIBEN RANCHHODJI THAKOR,SENDHAJI DAHYAJI THAKOR,BALDEVJI DAHYAJI THAKOR,CHANDUJI MAFAJI THAKOR,RAMNIKLAL RANCHHODDAS BHADA,MANSUKHLAL RANCHHODDAS BHADA,NAVINCHANDRA RANCHHODDAS BHADA,JAGDISHCHANDRA RANCHHODDAS BHADA,DAHYALAL VELAJIBHAI PATEL,THAKOR SHAKARIBEN D/O JUSAJI CHELAJI	RULE SERVED,UNSERVED EXPIRED (R),MR MRUGEN K PUROHIT,MR DILIP L KANOJIYA,(MR PARESH M DARJI)
36179	FA/329/2012	22/12/2016	SATISH BABULAL SHAH,	GIRISH K PATEL	RAMESHCHANDRA BALLUBHAI DESAI,KESHAJI RANCHHODJI THAKOR,GANPATJI KESHAJI THAKOR,KALIDAS KESHAJI THAKOR,BABUJI KESHAJI THAKOR,SHAKARIBEN RANCHHODJI THAKOR,RUKHIBEN RANCHHODJI THAKOR,SENDHAJI DAHYAJI THAKOR,BALDEVJI DAHYAJI THAKOR,CHANDUJI MAFAJI THAKOR,DILIPBHAI KISHANCHAND MALHOTRA,GAGABHAI GOVABHAI DESAI,NATVARLAL MOHANLAL JANI,DEVENDRAKUMAR NATVARLAL JANI,DINESHBHAI HARJIBHAI PATEL,THAKOR SHAKARIBEN D/O JUSAJI CHELAJI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR MRUGEN K PUROHIT,MR MP SHAH,MS. KRUTI M SHAH,MR DILIP L KANOJIYA,MR JV VAGHELA
36180	FA/330/2012	22/12/2016	SATISH BABULAL SHAH,	GIRISH K PATEL	RAMESHCHANDRA BALLUBHAI DESAI,THAKOR SHAKARIBEN D/O JUSAJI CHELAJI	MR MRUGEN K PUROHIT,MR DILIP L KANOJIYA

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36181	FA/331/2012	18/06/2015	PATEL ASHWINBHAI NARANBHAI,PATEL USHABEN ASHWINBHAI	MR.HIREN M MODI	GANPATBHAI HIMMATBHAI SOLANKI,BACHUBHAI PARMAR,ORIENTAL INSURANCE CO. LTD.	RULE SERVED,MR RAJNI H MEHTA
36182	FA/332/2012	02/02/2012	CHANDUBHAI ZAVERBHAI GOHEL,	MR MRUGEN K PUROHIT	HIRABEN WD/O JAGMALBHAI ZAVERBHAI GOHEL,	
36183	FA/334/2012	10/05/2012	SHAILENDRABHAI S/O LATE SHREE RAJENDRABHAI,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
36184	FA/338/2012	30/01/2012	GUNJAN DINKARRAY SHAH,	BALKRISHNA ACHARYA	HETAL GUNJAN SHAH,	MR DEVANG LATHIGARA
36185	FA/344/2012	02/02/2012	ORIENTAL INSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VC THOMAS	BAKABHAI DHANABHAI SOLANKI,RATANSINH CHUNILAL RAJPUT,KISHANRAM GANESHRAM,ICICI LOMBARD GENERAL INSURANCE,MANDLI LIYAKATBHAI ABDULBHAI,SALAR SULEMANBHAI RASULBHAI	
36186	FA/346/2012	13/02/2012	ORIENTAL INSURANCE COMPANY LEGAL DEPARTMENT,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. RAMCHANDRA AYODHYAPRASAD CHORASIYA,CHANDA RAMCHANDRA CHORASIYA (MINOR)THRO'MOTHER-VIJAYALAXMI,AYODHYAPRASAD NIRHUPRASAD CHORASIYA,SHANTIDEVI AYODHYAPRASAD CHORASIYA,DEVENDRA AYODHYAPRASAD CHORASIYA,PARMATMA AYODHYAPRASAD CHORASIYA,JAGDISHSINH AKHUBHA SARVAIYA DRIVER OF TEMPO GJ-4V-3121,RAHIMBHAI KASAMBHAI	,MR TUSHAR L SHETH
36187	FA/347/2012	07/02/2012	HEIRS OF DECD. POPATJI LAXMANJI RATHOD- LAXMANJI AMTHAJI,JOITIBEN LAXMANJI AMTHAJI RATHOD,JASHIBEN WD/O POPATJI LAXMANJI RATHOD,RITUBEN POPATJI RATHOD (MINOR) THROUGH HIS MOTHER	MR TEJAS P SATTA,MR JAYESH V PATEL	SARDARJI RANGUJI RATHOD,NEW INDIA INSURANCE CO. LTD,AMRABHAI JESANGBHAI PATEL,NATIONAL INSURANCE COMPANY LIMITED	,MR SHALIN N MEHTA, (MR MAULIK J SHELAT)
36188	FA/351/2012	08/02/2012	ABHUJI KARSANJI THAKORE,CHATURDAS GANGARAM THAKKAR	MR MM TIRMIZI	ORIENTAL INSURANCE COMPANY,THAKORE HANSABEN WD/O DEVAJI DORAJI,THAKORE (JADAV) VANAJI DEVAJI,THAKORE (JADAV) KALIBEN DEVAJI	,MR DAKSHESH MEHTA
36189	FA/354/2012	22/04/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BISMILLAKHAN BASHIRKHAN PATHAN,	RULE SERVED
36190	FA/356/2012	07/02/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAWOODBHAI MUSABHAI,	MR MM SAIYED
36191	FA/357/2012	07/02/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAWOODBHAI MUSABHAI,	
36192	FA/358/2012	14/02/2012	SATISHBHAI GANGARAMBHAI BHOYE,SUMANBEN SATISHBHAI BHOYE	MR ZUBIN F BHARDA	GITABEN MANILAL PATEL,NEW INDIA ASSURANCE CO LTD	,MR SUNIL B PARIKH
36193	FA/359/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	RAMANBHAI SHIVABHAI,	(MR A J PATEL)
36194	FA/360/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	TRIKAMBHAI AMBALAL,	
36195	FA/361/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O DECD. PATEL RANCHHODBHAI BHOLIDAS,GOVINDBHAI RANCHHODBHAI,SITABEN RANCHHODBHAI,RAMILABEN RANCHOODBHAI,DHARMISHTHABEN RANCHHODBHAI,H/O DECD. AMRUTBHAI RANCHHODBHAI,SANGITABEN AMRUTBHAI,BHUMIKABEN AMRUTBHAI THROUGH SANGITABEN AMRUTBHAI,KOMALBEN AMRUTBHAI THROUGH SANGITABEN AMRUTBHAI,MITESHBHAI AMRUTBHAI THROUGH SANGITABEN AMRUTBHAI	
36196	FA/362/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	PATEL KHODABHAI VASHRAMBHAI,	
36197	FA/363/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	SHAMBHUBHAI AMTHABHAI,	
36198	FA/364/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	JIVIBEN KHODABHAI,RAMANBHAI KHODABHAI	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36199	FA/365/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	KALIDAS NATHABHAI,	
36200	FA/366/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O DECD. FAKIRBHAI TRIKAMBHAI,SHARDABEN FAKIRBHAI,SANJAYBHAI FAKIRBHAI,HIREN FAKIRBHAI,ANJANABEN FAKIRBHAI,MINABEN FAKIRBHAI	
36201	FA/367/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O PATEL PUNAMBHAI RANCHHODBHAI,MANGUBEN PUNAMBHAI,LAXMIBEN PUNAMBHAI,KANUBHAI PUNAMBHAI,JAGDISHBHAI PUNAMBHAI,KOKILABEN PUNAMBHAI,VARSHABEN PUNAMBHAI	
36202	FA/368/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O DECD. NATWARLAL LALLURAM,PADMABEN NATWARLAL,JANAKBHAI NATWARBHAI,JIGISHABEN NATWARLAL,ARCHANABEN NATWARLAL,JAKSHABEN NATWARLAL	
36203	FA/369/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O DECD. BALDEVBHAI GANDABHAI,AMITABEN BALDEVBHAI,JAYKRISHNABHAI BALDEVBHAI,RAMKRISHNABHAI BALDEVBHAI,JAYSHRIBEN BALDEVBHAI,RAJSHRIBEN BALDEVBHAI	
36204	FA/370/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	ANANDIBEN SHANKARLAL RAVAL,	
36205	FA/371/2012	31/01/2012	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O DECD. SHIVABHAI GOPALDAS,SHANKARBHAI SHIVABHAI,RAMABHAI SHIVABHAI,VISHNUBHAI SHIVABHAI,RAMILABEN SHIVABHAI,AMBABEN SHIVABHAI,ISABEN SHIVABHAI,H/O BHAYCHANDBHAI SHIVABHAI,MADHUBEN BHAYCHANDBHAI,KANUBHAI BHAYCHANDBHAI,KALIDAS BHAYCHANDBHAI,TEJALBEN BHAYCHANDBHAI	
36206	FA/372/2012	12/08/2015	NAFISABANU RAFIKBANU PIRAMANIYA,ROZMIN RAFIKBHAI PIRAMANIYA MINOR THROUGH,SAMIR RAFIKBHAI PIRAMANIYA MINOR THROUGH,AYESHABEN ISMAIL PIRAMANIYA	(MR NA SHAIKH)	RATHWA RAMESH DEVSINHBHAI,G S R T C,IFFCO-TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED,MR AJAY R MEHTA,MS KIRAN D PANDEY
36207	FA/373/2012	01/02/2012	RAJASTHAN STATE ROAD TRANSPORT CORPORATION,	MR VICKY B MEHTA	KARANSINH BALVANTSINH BHATI,ABDUL RAJAQ B MEMON,HANIFABEN ABDUL MEMON(WIFE),SALIMBHAI ABDUL MEMON(SON),JAKIRBHAI ABDUL MEMON(SON),IRFAN ABDUL MEMON.(SON),NILOFAR ABDUL MEMON(DAUGHTER),SARFARAZ ABDUL MEMON(SON),NEW INDIA ASSRUANCE CO LTD	,MR SHALIN N MEHTA
36208	FA/374/2012	08/02/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUAJART,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASHRATHBHAI CHHITUBHAI PRAJAPATI,	MR MM SAIYED
36209	FA/376/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY GOVABHAI BHEMABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36210	FA/377/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY CHHANABHAI LAVJIBHAI,	RULE SERVED,MR AV PRAJAPATI
36211	FA/378/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY JOITABHAI RAMJIBHAI,	UNSERVED EXPIRED (R)
36212	FA/379/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHAUDHARY KANABHAI BECHARBHAI,CHAUDHARY NATUBHAI KANABHAI,CHAUDHARY POPATBHAI KANABHAI,CHAUDHARY VISHNUBHAI KANABHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36213	FA/380/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY GANESHBHAI VIRABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36214	FA/381/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY JESANGBHAI VIRSANGBHAI-CHAUDHARY MANIBEN JESAN,CHAUDHARY VIKRAMBHAI JESANGBHAI,CHAUDHARY MANUBHAI JESANGBHAI,CHAUDHARY JOITIBEN JESANGBHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36215	FA/382/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY GHEMARBHAI REVABHAI-CHAUDHARY B REVABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36216	FA/383/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SOMABHAI BAPUBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36217	FA/384/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SOMABHAI BAPUBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36218	FA/385/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY JOITABHAI REVABHAI-CHAUDHARY K JOITABHAI,CHAUDHARY BALDEVABHAI JOITABHAI,CHAUDHARY KANTIBHAI JOITABHAI,CHAUDHARY SOMABHAI JOITABHAI,CHAUDHARY BHIKHIBEN JOITABHAI,CHAUDHARY KRISHNABEN JOITABHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36219	FA/386/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY GOVABHAI RANCHHODBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36220	FA/387/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY KALABHAI GALABABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36221	FA/388/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY GOVABHAI FATABHAI,	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
36222	FA/389/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY DEVJIBHAI SENDHABHAI,	UNSERVED EXPIRED (R)
36223	FA/390/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY KESHABHAI DOSABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36224	FA/391/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY JETHABHAI LALJIBHAI-CHAUDHARY MADHABHAI JETHAB,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36225	FA/392/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY MOGHJIBHAI VELJIBHAI,	RULE SERVED
36226	FA/393/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PRABHUDAS VELJIBHAI,	RULE SERVED
36227	FA/394/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY JOITABHAI VELJIBHAI,	RULE SERVED
36228	FA/395/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY SANTOKBEN NATHABHAI-CHAUDHARY JOITABHAI NATHA,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36229	FA/396/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY KACHARABHAI DALSANGBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36230	FA/397/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SOMABHAI BAPUBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL

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36231	FA/398/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY NARESHBHAI GANESHBHAI,CHAUDHARY DAHIBEN GANESHBHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36232	FA/399/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SOMABHAI BAPUBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36233	FA/400/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SHANKARBHAI JESANGBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36234	FA/401/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY JIVANBHAI KESHABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36235	FA/402/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY JETHABHAI LALJIBHAI-CHAUDHARY MADHUBHAI JETHA,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36236	FA/403/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY KANTIBHAI CHELABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36237	FA/404/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY GANESHBHAI VIRABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36238	FA/405/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY JOITABHAI NATHABHAI,	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
36239	FA/406/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O CHAUDHARY KANJIBHAI GEMARBHAI-CHAUDHARY AMRUTBHAI KANJI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36240	FA/407/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY KACHARABHAI DALSANGBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36241	FA/408/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY VISHNUBHAI MEGHJIBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36242	FA/409/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY GANESHBHAI BHATHIBHAI,	UNSERVED EXPIRED (R)
36243	FA/410/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY NARENDRABHAI NATHABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36244	FA/411/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY JIVANBHAI GANESHBHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36245	FA/412/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PUNJABHAI REVABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36246	FA/413/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SOMABHAI SENDHABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36247	FA/414/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY KADVABHAI FATABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL

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36248	FA/415/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY SANTOKBEN WD/O MASOTBHAI,CHAUDHARY KANTIBHAI MASOTBHAI	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36249	FA/416/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY RAMESHBHAI JOITABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36250	FA/417/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY PUNJABHAI REVABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36251	FA/418/2012	10/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY MANILAL SENDHABHAI,	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
36252	FA/419/2012	05/03/2012	PINTUBHAI @ PRAVINBHAI PARMAR,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
36253	FA/420/2012	02/02/2012	SPEICAL LAND ACQ OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PANCHAL SHARDABEN DASRATHBHAI,	MR KM SHETH
36254	FA/421/2012	02/02/2012	SPEICAL LAND ACQ OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PANCHAL KANTIBHAI LALLUBHAI,	
36255	FA/422/2012	02/02/2012	SPEICAL LAND ACQ OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PANCHAL CHANDULAL KACHARABHAI,	MR KM SHETH
36256	FA/423/2012	02/02/2012	SPEICAL LAND ACQ OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PANCHAL VISHNUKUMAR BABABHAI,PANCHAL RATILAL BABABHAI,PANCHAL KANTABEN WD/O BABABHAIMOTIRAM	MR KM SHETH
36257	FA/424/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL BABUBHAI VIRABHAI,	MR KM SHETH
36258	FA/425/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL SHANTABEN KEWALBHAI,	MR KM SHETH
36259	FA/426/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL MIRATBEN BHAGWANDAS,PATEL DASHRATHBHAI DEVCHANDBHAI	,MR KM SHETH
36260	FA/427/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL NARANBHAI PARSHOTTAMDAS,	MR KM SHETH
36261	FA/428/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL CHATURBHAI PARSHOTTAMDAS,	MR KM SHETH
36262	FA/429/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL AMBABEN JOITABHAI,	
36263	FA/430/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL BABUBHAI VIRABHAI,	MR KM SHETH
36264	FA/431/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL PARSHOTTAM MADHAVLAL,	MR KM SHETH
36265	FA/432/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL PRAVINBHAI BECHARDAS,	MR KM SHETH
36266	FA/433/2012	13/02/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL NATWARLAL HARGOVANDAS,	MR KM SHETH
36267	FA/434/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHIBEN W/O TRIKAMBHAI SOMABHAI,	
36268	FA/435/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI TRIKAMBHAI PATEL,	MR R.K.MANSURI
36269	FA/436/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MACHHIBEN JIVABHAI PATEL,	
36270	FA/437/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHABHAI JIVABHAI PATEL,MANCHHIBEN W/O JIVABHAI PATEL	,MR R.K.MANSURI
36271	FA/438/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTLAL JOITARAM TRIVEDI,RASIKLAL JOITARAM TRIVEDI,SHIVRAM MULJIBHAI TRIVEDI	

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36272	FA/439/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL AMICHAND PATEL,RAMESHBHAI AMICHAND PATEL	MR R.K.MANSURI
36273	FA/440/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI DEVKARANBHAI PATEL,	
36274	FA/441/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI BHAICHANDBHAI PATEL,VENABHAI BHAICHANDBHAI PATEL	
36275	FA/442/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAMODKUMAR AMBALAL PATEL,	MR R.K.MANSURI
36276	FA/443/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI MAGANBHAI PATEL,	
36277	FA/444/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHARBHAI JOITABHAI PATEL,	MR R.K.MANSURI
36278	FA/445/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI BECHARBHAI LAVAR,	
36279	FA/446/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI AMICHANDBHAI PATEL,	MR R.K.MANSURI
36280	FA/447/2012	02/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI KODARBHAI NAYI,KALBHAI KODARBHAI NAYI,ALKHIBEN KODARBHAI NAYI,SHANTABEN W/O KODARBHAI NAYI,MANIBEN NANABHAI NAYI,GANGABEN W/O NANABHAI NAYI	,MR R.K.MANSURI
36281	FA/449/2012	12/03/2012	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE,	MR HEMANT S SHAH	NILESHKUMAR JASUBHAI,	MS ASHA H GUPTA
36282	FA/453/2012	03/02/2012	SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA,	MR BHARAT JANI	NAVROZ HOMI TARAPORE,RAJEEV MAHENDRA ZAVERI,TIRTHESH ALUMINIUM PVT LTD THROUGH RESPONDENT NO,2,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,DINESH @ DILIP KESHAVBHAI PATEL,BABABHAI SHANKERBHAI PATEL,NATHIBEN BABABHAI PATEL,CHHANABHAI KESHABHAI PATEL	,MR SANJAY A MEHTA
36283	FA/455/2012	15/02/2012	GHANSHYAMSINH TEMUBHA JADEJA,	MRS NASRIN N SHAIKH	INDIRABA KANAKSINHJI JADEJA,RAXABA KANAKSINH JADEJA,KASHIMIRABA KANAKSINHJI JADEJA,NAYNABA KANAKSINHJI JADEJA,SHAMJIBHAI JADAVBHAI FACHARA	,(MR KAMAL M SOJITRA)
36284	FA/458/2012	21/02/2012	KANTUBEN KISHORBHAI BARAIYA,MINOR NAVNITBHAI KISHORBHAI BARAIYA, THROUGH KANTUBEN,MINOR RUPAL KISHORBHAI BARAIYA, THROUGH KANTUBEN BARAIYA,TAPUBHAI RAMBHAI BARAIYA	MR.HIREN M MODI	MAHESHBHAI V BABARIA,ORIENTAL INSURANCE CO LTD	
36285	FA/459/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR BHAGABHAI KALUBHAI,	MR VIJAY N RAVAL
36286	FA/460/2012	06/12/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR KESHRABHAI RANCHHOD,	RULE SERVED
36287	FA/461/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR BHURA UDA,	MR VIJAY N RAVAL
36288	FA/462/2012	27/03/2017	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR SOMABHAI RUMALBHAI,	MR VIJAY N RAVAL
36289	FA/463/2012	27/03/2017	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR PARVATBHAI RATNABHAI,	RULE SERVED
36290	FA/464/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BARIA KANABHAI HIRABHAI,	RULE SERVED
36291	FA/465/2012	29/07/2015	SUNIL PRAVINCHANDRA CHEVLI,	MR HARSHADRAY A DAVE	BINA W/O SUNIL PRAVINCHANDRA CHEVLI,	MR NM KAPADIA
36292	FA/466/2012	01/02/2018	MANSINGBHAI JAGABHAI AMALIYAR,RAMILABEN MANSINGBHAI AMALIYAR	MR BIPIN BHATT	RELIANCE GENERAL INSURANCE CO LTD,BHARATBHAI BABARBHAI RABARI	MR JV JAPEE,MR VIBHUTI NANAVATI
36293	FA/467/2012	05/02/2014	VAISHALI W/O NEEL SHAH D/O KANTILAL MOHANLAL SHAH,	(MR BR GUPTA),MR VIVEK B GUPTA	DR.NEEL DILIP SHAH,	MR MANAV A MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36294	FA/471/2012	23/12/2020	ICICI LOMBARD GENERAL INSURANCE THRO AHMEDABAD OFFICE,	MR VIBHUTI NANAVATI	NARENDRABHAI CHANDUBHAI CHHAIYA,ARVINDBHAI JAYANTILAL SAVARIYA,NEW INDIA ASSURANCE,RAMESHBHAI DEVJIBHAI CHAVDA	RULE SERVED,MR PALAK H THAKKAR
36295	FA/474/2012	12/02/2018	SANTOKBEN PRATAPBHAI DODIYA,	MR SHITAL R PATEL	BHIKHALAL MAGANLAL JOSH,	MS SEJAL K MANDAVIA
36296	FA/476/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVSINH KUBERSINH MAKWANA,	
36297	FA/477/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI KESHABHAI PATEL,	NOTICE SERVED
36298	FA/478/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHBHAI MAGANBHAI PATEL,	
36299	FA/479/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT HIRABHAI PATEL,	NOTICE SERVED
36300	FA/480/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVABHAI DHANBHAI CHAMAR,BABABHAI LEMBABHAI CHAMAR	
36301	FA/481/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JETHABHAI PASHABHAI PATEL,	
36302	FA/482/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GOVABHAI DEVJIBHAI RABARI- ISHWARBHAI G RABARI,	
36303	FA/483/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAHADEV DOSABHAI NATHHUBHAI MAHADEVBHAI RABARI,	NOTICE SERVED
36304	FA/484/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI PRABHUDAS PATEL,	
36305	FA/485/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VINODBHAI DHULABHAI PATEL,	
36306	FA/486/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULABHAI RAMABHAI PATEL,	
36307	FA/487/2012	07/05/2012	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF UDAJI MAGANJI THAKARDA- SONSINH UDESINH CHAUHAN,	
36308	FA/488/2012	05/11/2012	HASUMATIBEN AUGSTIN,	MR CB DASTOOR	DECD. GRACEBEN SURESHBHAI BANIYON THROUGH HEIRS,SURESH S BANIYON,NENCY S BANIYON,KERVIN S BANIYON,MORVIN S BANIYON,VINAYKANT MADHAVLAL CHRISTIAN SINCE DECD. THROUGH HEIRS,VIJAY VINAYKANT CHRISTIAN,SUMITRABEN VINAYKANT CHRISTIAN,LORITA VIJAYKUMAR CHRISTIAN-WIFE,VIPUL VIJAYKUMAR CHRISTIAN-SON,LILYAN VIJAYKUMAR CHRISTIAN- DAUGHTER,SHANTABEN J BARAIYA,CHRISTIAN COOPERATIVE HOUSING SOCIETY LIMITED THROUGH,GUJARAT EXHIBITION BIBLE SOCIETY OF INDIA	,NOTICE SERVED,MR AMAR D MITHANI,MR CJ VIN
36309	FA/490/2012	17/02/2012	MANJULABEN DILIPBHAI CHAVDA WD/O LATE DILIPBHAI CHAVDA,	MR YOGEN N PANDYA	SATYAM BUILDERS,SENIOR DIVISIONAL MANAGER COMMERCIAL,CHIEF PROJECT MANAGER,GENERAL MANAGER,WORKMEN COMPENSATION COMMISSIONER	
36310	FA/492/2012	01/03/2012	YOGESHKUMAR SHANTILAL PUROHIT,	MR ASHISH M DAGLI	MADHUBEN YOGESHBHAI PUROHIT,MAULIK YOGESHBHAI PUROHIT,BHUMI YOGESHKUMAR PUROHIT	,MR AMAR D MITHANI
36311	FA/493/2012	23/02/2012	KOLI VALJIBHAI SINDHABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36312	FA/494/2012	23/02/2012	LALJI MULJI (HAKA RAGHAVJI & CHHAGAN),	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36313	FA/495/2012	23/02/2012	DALWADI PARAG MOHAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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36314	FA/496/2012	21/03/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY TO GOVERNMENT	GOVERNMENT PLEADER	JALUBHAI SOMABHAI MALIWAD,VECHATBHAI GEDALBHAI MALIWAD,RUPABHAI SOMABHAI MALIWAD	NOTICE SERVED BY DS,MR VIJAY N RAVAL
36315	FA/497/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	VASANTBHAI RATILAL PATEL,	
36316	FA/498/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	KALABHAI REVABHAI VANKAR,	
36317	FA/499/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	DHULABHAI KADVABHAI CHAMAR,HAMSUKHBHAI NATHABHAI NAYI	
36318	FA/500/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	JASHODABEN GOVINDBHAI PATEL,	
36319	FA/501/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	KALIDAS LILABHAI PATEL,	
36320	FA/502/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	PRAKASHKUMAR KALIDAS PATEL,	
36321	FA/503/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	DAHYABHAI MANJIBHAI PATEL,VASHRAMBHAI DHANJIBHAI PATEL	
36322	FA/504/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	DAHYABHAI MANJIBHAI PATEL,	
36323	FA/505/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	KANTIBHAI MANJIBHAI PATEL,	
36324	FA/506/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	LALABHAI AMICHANDBHAI PATEL,ISHWARBHAI KESHAVBHAI PATEL	
36325	FA/507/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	VINODBHAI DHULABHAI PATEL,	
36326	FA/508/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	MANUBHAI VISHALBHAI PATEL,	
36327	FA/509/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	VITHALBHAI DEVJIBHAI PATEL,	
36328	FA/510/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	DINESHBHAI KARSANBHAI PATEL,	
36329	FA/511/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	KANTIBHAI KARSANBHAI PATEL,	
36330	FA/512/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	KANTIBHAI KALABHAI THAKARDA,	
36331	FA/513/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	BABUBHAI SHAMJIBHAI PATEL,	
36332	FA/514/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	VALJIBHAI SHIVDAS PATEL,	
36333	FA/515/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	DHULABHAI VENABHAI PATEL,	
36334	FA/516/2012	29/02/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	HASMUKHBHAI NATHABHAI NAYI,	
36335	FA/519/2012	21/02/2012	SHILPABEN MANUBHAI MANDANKA,	MR. MANOJ T DANAK	NATIONAL INSURANCE COMPANY LTD,DILIPBHAI SURABHAI AHIR,GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMESHBHAI VAGHJIBHAI VAGHASIA	,MR NAGESH C SOOD
36336	FA/520/2012	13/02/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ABEDALI YAVARALI SAIYED,RAHISHKHAN RASODKHAN PATHAN,NILU @ NILESH (MINOR) THROUGH DAHYABHAI VIRABHAI VAGHELA	,MR SHUSHIL R SHUKLA
36337	FA/521/2012	25/04/2012	PASCHIM GUJARAT VIJ COMPANY LIMITED THRO' DEPUTY ENGINEER,	MS RV ACHARYA	RATILAL ARJANBHAI NANDA,	NOTICE SERVED BY DS

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36338	FA/523/2012	06/03/2012	DINESHBHAI RANCHHODBHAI PATEL,	MR SUNIL K SHAH	KANTIBHAI MOHANBHAI PATEL,PATEL SUDHABEN KANTIBHAI,PATEL JAYESHKUMAR KANTIBHAI,PATEL HEENBEN KANTIBHAI.,NATIONAL INSURANCE CO LTD	,MS LILU K BHAYA
36339	FA/524/2012	06/03/2012	KUNDANBEN DINESHBHAI PATEL,	MR SUNIL K SHAH	KANTIBHAI MOHANBHAI PATEL,PATEL SUDHABEN KANTIBHAI,PATEL JAYESHKUMAR KANTIBHAI,PATEL HEENABEN KANTIBHAI,NATIONAL INSURANCE CO LTD	
36340	FA/525/2012	14/02/2012	HEIRS OF DECD. RAGHAVBHAI- BHANIBEN JAYANTIBHAI GUJARIYA,RAGHAVBHAI BALUBHAI GUJARIYA,RAKHMAIBEN RAGHAVBHAI GUJARIYA,JAMNABEN JAYANTIBHAI (MINOR) THROUGH BHANIBEN JAYANTIBHAI,VIJAY JAYANTIBHAI (MINOR) THROUGH BHANIBEN JAYANTIBHAI GUJAR	MR SHAKEEL A QURESHI	ARJANBHAI NAZABHAI SHIYAL,NEW INDIA ASSURANCE CO LTD	
36341	FA/527/2012	14/02/2012	BALDEVVAN SHIVVAN GOSWAMI,	(MR MAYUR A THAKORE)	SUKHDEVVAN AMRUTVAN GOSWAMI,VISHNUGIRI AMRUTGIRI GOSWAMI,ORIENTAL INSURANCE COMPANY	,(MR MAULIK J SHELAT)
36342	FA/528/2012	11/06/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SINDERSINGH SADHUSINGH JAT (LABANA),BHARAT BHUSHAN NANDLAL PANDIT,VIRENDRAKUMAR PUSUSHOTTAMDAS PATEL,BHUPENDRAKUMAR PUSUSHOTTAMDAS PATEL,KAUSHALKUMAR BHUPENDRABHAI PATEL (MINOR) THROUGH	RULE SERVED
36343	FA/535/2012	18/10/2016	SURENDRABHAI MAGANBHAI PATEL,URMILABEN SURENDRABHAI PATEL	MR KABIR A HATHI	LIFE INSURANCE CORPORATION OF INDIA,	RULE SERVED,MRS SUMAN KHARE
36344	FA/536/2012	28/02/2012	L.H. OF DECEASED VAJIBEN LAVJIBHAI, HITESHBHAI LAVJIBHA,JAGDISHBHAI LAVJIBHAI,MEENABEN LAVJIBHAI	MR MP SHAH,MS. KRUTI M SHAH	LAVJIBHAI SAVDAS KHUNT,ORIENTAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT)
36345	FA/537/2012	25/11/2016	CHHOTU ADHAR CHAUDHARY,	MR.HIREN M MODI	RAVI RAMDAS RATHOD,NEW INDIA ASSURANCE COMPANY LTD	MR SUNIL B PARIKH,MR NV GANDHI
36346	FA/539/2012	15/03/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. RAGHUVIRSINH HARUBHA RANA,NIRMALSINH RAGHUVIRSINH RANA,JYOTIBA RAGHUVIRSINH RANA,FEDRICKSPURI VASANTPURI GOSAI,DEVRAJ KARAMAN KERASIYA	
36347	FA/541/2012	13/07/2017	MINOR SALMAN SIKANDAR BADAM THROUGH GUARDIAN & NEXT FRIEND,	MR MA KHARADI	MUHAMMAD YUSUF A POLA,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR PALAK H THAKKAR
36348	FA/542/2012	12/04/2012	AJAY RAMBIHARILAL GUPTA,	MR.HIREN M MODI	ATUL KESHVLAL PATEL,SAMIRBHAI SHATILAL SHAH,ORIENTAL INSURANCE CO. LTD	
36349	FA/543/2012	10/03/2017	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LALABHAI VERSHIBHAI SINCE DECD HIS HEIRS & L.RS.,RAGHUBHAI LALABHAI RABARI,NARANBHAI LALABHAI RABARI,BHAKHIBHA LALABHAI RABARI,KALIBEN LALABHAI RABARI,SITABEN LALABHAI RABARI	,MR KM SHETH
36350	FA/544/2012	10/08/2015	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI VALJIBHAI,PATEL CHATURBHAI MOHANBHAI THRO.LEGAL HEIRS & REPRESENTAA,JETHABHAI CHATURBHAI PATEL,CHANDUBHAI CHATURBHAI PATEL,DALSUKHBHAI CHATURBHAI PATEL,PATEL SHANKERBHAI BHUDARBHAI	,MR KM SHETH
36351	FA/547/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD VALI MUSA UMAR,	MR MM SAIYED
36352	FA/548/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O IBRAHIM MAHMAD BAGAS - SABBIR HUSAIN IBRAHIM,AAIUB IBRAHIM MAHMAD,ISMAIL IBRAHIM MAHMAD,ISHAQ IBRAHIM MAHMAD,DAUD IBRAHIM MAHMAD	MR MM SAIYED
36353	FA/549/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBIBI SULEMAN MUSA,	MR MM SAIYED
36354	FA/550/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O ABHRAM ASMAL AHMAD - BASHIR IBRAHIM THAKORE,	MR MM SAIYED
36355	FA/551/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL VALI ISA,	MR MM SAIYED

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36356	FA/552/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O IBRAHIM ISMAIL BHIKHA - AAYASHABEN WD/O IBRAHIM,YUSUF IBRAHIM,FARID IBRAHIM,MAHMAD IBRAHIM,YAKUB IBRAHIM	,MR MM SAIYED
36357	FA/553/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI BHAGVAN HARIJAN,	MR MM SAIYED
36358	FA/554/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOLANKI DAHYABHAI MAGANBHAI,	MR MM SAIYED
36359	FA/555/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP AHMAD,	
36360	FA/556/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MAHMAD ALI,	MR MM SAIYED
36361	FA/557/2012	15/02/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMINA WD/O ALI MUSA,	MR MM SAIYED
36362	FA/564/2012	29/07/2015	VISHVABEN BHIKHUBHAI GAREJA,	MR AB GATESHANIYA	ANILBHAI POLABHAI JORA,	RULE SERVED,MR AMAR D MITHANI,MR ASHISH M DAGLI
36363	FA/565/2012	29/07/2015	VISHVABEN BHAKHUBHAI GAREJA,	MR AB GATESHANIYA	ANILBHAI POLABHAI JORA,	RULE SERVED,MR AMAR D MITHANI,MR ASHISH M DAGLI
36364	FA/566/2012	16/07/2012	KALAVATIBEN WD/O DAHYABHAI RANCHHODBHAI TALARIYA,SANJAYKUMAR DAHYABHAI TALARIYA,JITUBHAI DAHYABHAI TALARIYA,RUSHMANIBEN WD/O RANCHHODBHAI BODIYABHAI TALARIYA,GAYATRIBEN DAHYABHAI TALARIYA	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
36365	FA/569/2012	15/06/2017	ROSHANKHAN IFTIYARKHAN PATHAN,	MR.HIREN M MODI	DHANARAM MANGILAL NAI,RAMESH AMRUTBHAI SANGHAVI,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
36366	FA/570/2012	15/06/2017	RAMAKANT NANKU KURI,	MR.HIREN M MODI	DHANARAM MANGILAL NAI,RAMESH AMRUTBHAI SANGHAVI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
36367	FA/571/2012	21/02/2012	MAHESHBHAI LALJIBHAI RABARI,	MR VIJAY H NANGESH	STATE OF GUJARAT,	
36368	FA/572/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	UMEDSINH HEMUBHA RATHOD,RAGHUVIRSINH BACHUBHA JADEJA,MOHANBHAI DEVABHAI GOHEL	RULE SERVED,MR GAJENDRA P BAGHEL, (MR PARESH M DARJI)
36369	FA/573/2012	21/02/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	UMEDSINH HEMUBHA RATHOD,RAGHUVIRSINH BACHUBHA JADEJA,DARSHANABEN RAJESHBHAI PANDYA	
36370	FA/575/2012	27/03/2012	GANPATBHAI SAMANTBHAI KHAT,	MR BOMI H SETHNA	KANUBHAI ZAVRABHAI BARIYA,KIRITSING LAXMANSINH PARMAR,UNITED INDIA INSURANCE CO. LTD	
36371	FA/576/2012	17/02/2012	MUKESHKUMAR N MAKWANA,	MR MS TRIVEDI	FALGUNIBEN D/O MANSUKHLAL POPATLAL MAKWANA, W/O MUKESHKU,	MR DJ BHATT
36372	FA/577/2012	22/07/2015	ANILKUMAR KANUBHAI JAISWAL,	MR HARNISH V DARJI	HEENABEN D/O RAMESHCHANDRA JAISWAL,	MR CHIRAG B PATEL
36373	FA/578/2012	04/12/2018	BHARAT HIRALAL WAGHELA,	(MR ASHOK K PADIA)	DINABAHEN D/O KALIDAS MULJIBHAI PATNI W/O BHARATLAL WAGHELA,	MS NAYANA M PATEL,MR BABUJI A SHAIKH,MAHESH C PATEL
36374	FA/583/2012	20/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER, R & B,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PARVATBHAI VIRSING PATEL,RAMSING VIRSING PATEL	RULE SERVED,MR VIJAY N RAVAL
36375	FA/584/2012	20/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER, R & B,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHARATBHAU CHHAGANBHAI PATEL,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36376	FA/585/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER, R & B,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NAGARBHAI RUPABHAI PATEL,	RULE SERVED,MR VIJAY N RAVAL
36377	FA/588/2012	22/02/2012	SURMALBHAI KALABHAI BHARWAD,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	CHETANKUMAR JAYANTIBHAI PATEL,BHAVESHKUMAR JAYANTIBHAI PATEL,GENERAL MANAGER	
36378	FA/590/2012	09/04/2012	ORIENTAL INSURANCE CO. LTD,	(MR SN SINHA)	HEIRS OF DECD. RAMJIBHAI BABUBHAI PANJARIWALA,CHETANA RAMJIBHAI PANJARIWALA,CHETAN RAMJIBHAI PANJARIWALA,JAYDEEP RAMJIBHAI PANJARIWALA,DARSHIKA RAMJIBHAI PANJARIWALA,BABUBHAI DAYABHAI PANJARIWALA,JAMNABEN BABUBHAI PANJARIWALA,RAMESHBHAI VIRABHAI KARENA	
36379	FA/591/2012	16/07/2012	GUNVANTIBEN WD/O LATE JASUBHAI SOLANKI,	MR UM SHASTRI	UNION OF INDIA ITHROUGH GENERAL MANAGER,	NOTICE SERVED,MR RAVI KARNAVAT
36380	FA/594/2012	22/02/2012	SUNILKUMAR YUGALKISHOR JALAN,	MR NIRAV R MISHRA	RAMESHKUMAR GAJANAND AGARWAL,STATE BANK OF PATIYALA THROUGH GENERAL MANAGER	
36381	FA/596/2012	26/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HASMUKHBHAI HIRABHAI PARMAR,POOR RENT & LOGISTICS PVT LTD,KAMLESHBHAI LALJIBHAI PADHIYAR	RULE SERVED,SERVED BY AFFIX. (R),MR VIJAY H NANGESH
36382	FA/597/2012	29/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAHIMSHA AMADSHA SAVANI,DASHRATHSINH PATHUBHA VAGHELA,NAVIN JETHALAL THACKER,UNITED INDIA INSURANCE CO LTD,HEIRS OF DECD. RAJUBHA NARUBHA JADEJA,KUSUMBA RAJUBHA JADEJA WD/O RAJUBHA NARUBHA JADEJA,VIPULSINH S/O RAJUBHA N JADEJA-MINOR THRO'RESP. NO.5/1,MAYURSINH S/O RAJUBHA N JADEJA-MINOR THRO' RESP. NO. 5/1,MITRAJSINH S/O RAJUBHA N JADEJA-MINOR THRO'RESP. NO.5/1,NARUBHA HARISINHJI JADEJA D/O RAJUBHA N JADEJA,JAMBA NARUBHA JADEJA M/O RAJUBHA N JADEJA	,RULE SERVED,MR SHAKEEL A QURESHI,MR GC MAZMUDAR,MR HG MAZMUDAR
36383	FA/599/2012	20/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	RASHMIKANT RAMESHBHAI DHAGAT,RAJESHBHAI HANSRAJBHAI BHALARA	
36384	FA/601/2012	29/11/2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PREMJIBHAI KESHAVBHAI TEJANI,MUKESHBHAI RAMJIBHAI TEJANI	RULE SERVED
36385	FA/602/2012	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI RAVJIBHAI PATEL (SINCE DECD.),VASANTBHAI BHIKHABHAI PATEL,DILIPBHAI BHIKHABHAI PATEL,ASHABEN BHIKHABHAI PATEL,GORDHANBHAI RAVJIBHAI PATEL DECEASED,KANTABEN W/O. GORDHANBHAI PATEL,DAKSHABEN,MEENABEN,DUSHYANTBHAI,RAMESHBHAI RAVJIBHAI PATEL,GHANSHYAMBHAI RAVJIBHAI PATEL	
36386	FA/603/2012	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI NATHABHAI PATEL,JAYANTIBHAI AMBALAL PATEL DECEASED,PRAVINBHAI JAYANTIBHAI PATEL,GIRISHBHAI JAYANTIBHAI PATEL,BIPINBHAI JAYANTIBHAI PATEL,GHANSHYAMBHAI JAYANTIBHAI PATEL,VINODBHAI GOKALBHAI PATEL DECEASED,SHARDABEN WD/O VINODBHAI PATEL,SURESHBHAI VINODBHAI PATEL,USHABEN VINODBHAI PATEL,NIRMALABEN VINODBHAI PATEL,KALPESHBHAI GOKALBHAI PATEL,HASMUKHBHAI GOKALBHAI PATEL,PRAMODBHAI JASHUBHAI PATEL DECEASED,JAYABEN@MEENA WD/O. PRAMODBHAIPATEL,VISHALBHAI PRAMODBHAI PATEL,ILABEN JASHUBEN PATEL,SAKARBEN WD/O JASHUBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36387	FA/604/2012	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURJI RAIJI(SINCE DECD.) THROUGH LEGAL HEIRS,BALUJI CHATURJI,DIVABEN CHATURJI,SHAKARIBEN CHATURJI,LASHIBEN CHATURJI	
36388	FA/606/2012	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI SHANKARCHANDBHAI,RAMANBHAI SHANKARSHANDBHAI,KALPIT MANUBHAI,BIRENKUMAR MANUBHAI,NIMESHKUMAR MANUBHAI,MADHUBEN WD/O MANUBHAI BHOGIL AL	
36389	FA/607/2012	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI NARANBHAI,RAMSINHBHAI NARANBAHI,PALIBEN WD/O MOHANBHAI,DIPAKBHAI MOHANBHAI,PRAFULBHAI MOHANBHAI,HASMUKHBHAI MOHANBHAI,GOVINDBHAI NARANBHAI,RASHMIKANT KACHARABHAI DECEASED,HANSHABEN WD/O. RASHMIKANT KACHARBHAI,BHARTIBEN KACHARBHAI,DAHYABHAI KACHARABHAI,MUKESHBHAI KACHARABHAI,DAKSHABEN KACHARABHAI	
36390	FA/608/2012	10/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUJI FULAJI THAKORE,	MR YATIN SONI
36391	FA/609/2012	02/03/2012	RAMUBEN WD/O VALJIBHAI PADAYA,BABUBHAI S/O VELJIBHAI PADAYA,MUKESH S/O VELJIBHAI PADAYA,ARVIND S/O VELJIBHAI PADAYA,SHARDABEN D/O VELJIBHAI PADAYA	MR ANKUR Y OZA	UNION OF RAILWAY THROUGH GENERAL MANAGER,DIVISIONAL RAILWAY MANAGER	
36392	FA/610/2012	03/04/2012	EXECUTORS OF THE WILL OF DECD.SHRI GIRDHARLAL CHHAGANLAL,JITENDRAKUMAR KESHAVLAL SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARUNABEN GIRDHARLAL SETH,	MR YV VAGHELA
36393	FA/611/2012	05/03/2012	MOHANBHAI GABABHAI TALPADE,	MR RC JANI	UNION OF INDIA,	
36394	FA/616/2012	07/08/2018	JYOTIBEN ANILKUMAR SHAH,	MR GAURANG K PATEL	YAMINBHAI KANTIBHAI PATEL,SAROJBEN AMRISHKUMAR SHAH,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
36395	FA/620/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VAGHJIBHAI MANSANGBHAI BAJIBHAI,	RULE SERVED,MR MM SAIYED
36396	FA/621/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PRAVINSINH DOLATSINH,	RULE SERVED,MR MM SAIYED
36397	FA/622/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANSANG BAVABHAI,	RULE SERVED,MR MM SAIYED
36398	FA/623/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DELETED,DELETED,A V MATHIA,HEIR OF YAKUB VALI MATHIA ABDUL AJIJ VALI ABHRAM,DELETED	,RULE SERVED,MR MM SAIYED
36399	FA/624/2012	29/03/2012	SURESHCHANDRA DEVKARAN MEHTA,	MR NIRAV C SANGHAVI	KANABHAI RAMABHAI RABARI,	
36400	FA/625/2012	05/03/2012	CHAIRMAN SHRI PASCHIM GUJARAT VIJ CO. LTD,EXECUTIVE ENGINEER PASCHIM GUJARAT VIJ CO. LTD,DEPUTY ENGINEER PASCHIM GUJARAT VIJ CO. LTD	MR DIPAK R DAVE	ARVINDABEN HARIPRASAD TRIVEDI,	MS VIDHI J BHATT
36401	FA/626/2012	26/03/2012	AHMEDABAD MUNICIPAL TRANSPORT SERVICE THROUGH,	MR HS MUNSHAW	DHANUBEN WD/O JAGDISHBHAI MOHANLAL DUDHREJIYA,ANWARBHAI IBRAHIMBHAI,LALITKUMAR LAXMANBHAI PATNI,NEW INDIA ASSURANCE COMPANY	
36402	FA/627/2012	13/06/2015	GUJARAT STATE ROAD TRASNPORT CORPORATION THROUGH,	MR HARDIK C RAWAL	VANIBEN NATHABHAI SOLANKI,HEMANTBHAI MAVJIBHAI BARAIYA,IFFCO TOKIO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA
36403	FA/628/2012	13/06/2015	GUJARAT STATE ROAD TRASNPORT CORPORATION THROUGH,	MR HARDIK C RAWAL	MANJUBEN BHOLABHAI MULANI,HEMANTBHAI MAVJIBHAI BARAIYA,IFFCO TOKIO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA

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36404	FA/630/2012	28/02/2012	HEIRS AND L R SHIVRAM ALIAS SAVJIBHAI VASHRAMBHAI,GITABEN S,MINOR BHAVNABEN SAVJIBHAI JOSHI,MINOR RAMESHWARBHAI SAVJIBHAI JOSHI,MINOR JIGNASHABEN SAVJIBHAI JOSHI,MINOR JALPABEN SAVJIBHAI JOSHI,MINOR CHIRAGBHAI SAVJIBHAI JOSHI	MR SHAKEEL A QURESHI	HUSENKHAN MOHABBATKHAN RIND,MITHUBHAI AMANBHAI GAHA,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR SHALIN N MEHTA
36405	FA/631/2012	09/05/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANKIT SHAH	ASHOKBHAI KIRITBHAI PANDIT,JIGNESH BHARATBHAI PANDIT	RULE SERVED
36406	FA/635/2012	27/03/2012	DAHYABHAI MANGALBHAI THAKOR,MANIBEN DAHYABHAI THAKOR	MR.HIREN M MODI	YAGNESHBHAI SHASHIKANTBHAI PATEL,ORIENTAL INSURANCE CO LTD	,MR VC THOMAS
36407	FA/637/2012	04/12/2019	CHHOTUBHAI CHHAGANBHAI GAMIT, DECEASED THROUGH LEGAL HEIRS,,RAMANBHAI CHEMABHAI GAMIT,VINUBHAI CHEMABHAI GAMIT	MR.HIREN M MODI	DILIPBHAI SOMABHAI VASAVA,KESHUBHAI JIVRAJBHAI SOJITRA,NEW INDIA ASSURANCE CO LTD	,DELETED,MR PALAK H THAKKAR
36408	FA/638/2012	10/01/2019	ORIENTAL INSURANCE CO LTD,	MR RITURAJ M MEENA	DEPENDANTS OF DECEASED ISUBBHAI BACHUBHAI,AMJED ISUBBHAI,MUNA ISUBBHAI,ARZU ISUBBHAI,KHUSHBUBHAI ISUBBHAI,MOHAMMEDBHAI V BAVLIA	RULE SERVED,SERVED BY RPAD (R)
36409	FA/640/2012	07/03/2012	PASCHIM GUJARAT VIJ CO LTD THROUGH DEPUTY ENGINEER,	MR SP HASURKAR	CHATURBHAI VIRAJIBHAI VARAMORA,	MR AB GATESHANIYA,MR. ASHOK A PUROHIT
36410	FA/641/2012	29/02/2012	NIRUBEN BHARATBHAI MAKWANA,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	BHARAT SURESHBHAI KHACHAR,NATIONAL INSURANCE COMPANY LTD THROUGH AUTHORIZED OFFICER	
36411	FA/645/2012	16/04/2012	JYOTI W/O DARSHAN NIRMAL JAIN AND D/O CHANDRAMOHAN DAYAL,	NANAVATI ASSOCIATES	DARSHAN NIRMAL JAIN,	(MRS VD NANAVATI)
36412	FA/647/2012	09/10/2013	DESAI MAGANBHAI CHELABHAI,DESAI DASRATHBHAI MAGANBHAI,DESAI HITESHBHAI MAGANBHAI	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	PADHIYAR CHANDRAKANT DEVCHANDBHAI,PADHIYAR PANKAJKUMAR DEVCHANDBHAI,PADHIYAR BHARATKUMAR DEVCHANDBHAI,PADHIYAR LALITKUMAR DEVCHANDBHAI,PADHIYAR BALRAMBHAI BHARATKUMAR,PADHIYAR MANAVBHAI LALITBHAI,PADHIYAR SUCHITABEN CHANDRAKANTBHAI,PADHIYAR URVASHIBEN PANKAJKUMAR	MR VIRAT G POPAT
36413	FA/651/2012	14/08/2012	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. FARUKSHA RAJUSHA PATHAN,ZUBEDABEN W/O RAJUSHA HASHAMSHA PATHAN,HANIFBHAI RAJUSHA PATHAN,RANCHODBHAI UKABHAI BHARVAD,NATIONAL INSURANCE COMPANY LTD THROUGH DIVISIONAL MANAGER,RAJKUMAR KISHANLAL TIKBALANI (TIMBARWALA),MOHMADBHAI RAHEMANBHAI MAKWANA	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR ATIT D THAKORE
36414	FA/652/2012	16/07/2012	RAMPAL HANUMAN PAL,DEVKIBEN RAMPAL PAL	MR UM SHASTRI	UNION OF INDIA,	MR RAVI KARNAVAT
36415	FA/665/2012	09/05/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI MANILAL,	MR SHITAL R PATEL
36416	FA/666/2012	09/05/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR MOHANBHAI BECAHRDAS,	MR SHITAL R PATEL
36417	FA/667/2012	09/05/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR NAROTTAMBHAI GANESHBHAI,	MR SHITAL R PATEL
36418	FA/668/2012	09/05/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODBHAI JOITARAM,	MR SHITAL R PATEL
36419	FA/669/2012	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	DABHI REKHAKUNVARBA WD/O GANPATSINH HATHISINH,JALPABEN GANPATSINH DABHI (MINOR) THROUGH REP. NO.1,NAMRATABEN GANPATSINH DABHI (MINOR) THRO' RESP. NO.1,YASHVERDHAN GANPATSINH DABHI (MINOR) THRO' RESP. NO.1,DABHI MOTIBA HATHISINH,SADHHI REHMUTULLA MUSABHAI,MAMAD IBRAHIM KUMBHAR,SUPERINTENDENTN OF POLICE	RULE SERVED,DR. HARDIK K RAVAL

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36420	FA/670/2012	06/08/2015	MANILAL SHAMALBHAI PATEL DECEASED THRO.HIS LEGAL HEIRS,SHARDABEN WD/O MANIBHAI PATEL,KAMLESHBHAI S/O MANIBHAI PATEL,PRAFULLABEN D/O MANIBHAI PATEL,AVINASH S/O MANIBHAI PATEL,SUHAGI D/O MANIBHAI PATEL,RATILAL SHAMALBHAI PATEL,CHANDRAKANT SHAMALBHAI PATEL	,MR AR MAJMUDAR	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	RULE SERVED,MR DHAVAL G NANAVATI
36421	FA/671/2012	08/04/2015	NATIONAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	NIRMALSINGH SAVINDERSINGH JAT,JASHPALSINGH RAGHUVIRSINGH,MINA @ MANGLA MAHESHGAR GUNSAI,VINIT MAHESHGAR GUNSAI (MINOR) THRO' RESP. NO.3,DEEP MAHESHGAR GUNSAI (MINOR) THRO' RESP. NO.3,BANSI MAHESHGAR GUNSAI (MINOR)THRO' RESP. NO.3,JAMNABEN VALAMGAR GUNSAI	DELETED,MR CH VORA
36422	FA/672/2012	06/03/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHAMJI RAMJI ZALA,RAJESHKUMAR BALUSHANKAR RAVAL,ROYAL SUNDARAM GENERAL INSURANCE COMPANY LIMITED,DHARMISHTHABEN NILESHBHAI VYAS	
36423	FA/675/2012	06/03/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. RAMESHBHAI BABARBHAI PATEL,VIMLABEN RAMESHBHAI PATEL,VARSHABEN RAMESHBHAI PATEL,HANSABEN RAMESHBHAI PATEL,RUPALBEN RAMESHBHAI PATEL	,MR VIJAY N RAVAL
36424	FA/676/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI JESANGBHAI PATEL,	
36425	FA/677/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIYABHAI GOVINDBHAI VASAVA,	
36426	FA/678/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPSANGBHAI VACHANBHAI VASAVA,	
36427	FA/679/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI PUNIYABHAI VASAVA,	
36428	FA/680/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI BABARBHAI VASAVA,	
36429	FA/681/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI DAJIBHAI VASAVA,	
36430	FA/682/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI MULJIBHAI PATEL,	MR KM SHETH
36431	FA/683/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI OTABHAI VASAVA,	MR KM SHETH
36432	FA/684/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MINESHKUMAR HIRALAL VASAVA,	MR KM SHETH
36433	FA/685/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VILIYAMBHAI PRABHUBHAI VASAVA,	MR KM SHETH
36434	FA/686/2012	07/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL KHATARIYABHAI VASAVA,	MR KM SHETH
36435	FA/695/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AADAM VALI DAUD,	MR KM SHETH
36436	FA/696/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O ISEBHAI ABHRAM ALI- YAKUB ISEBHAI,	MR KM SHETH
36437	FA/697/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O VALI MOHMAD ISE- IBRAHIM VALI MOHMAD,	MR KM SHETH
36438	FA/698/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB AADAM MUSA,	MR KM SHETH
36439	FA/699/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI MOHMAD ISE,	MR KM SHETH
36440	FA/700/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD UMARJI AADAM,	MR KM SHETH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36441	FA/701/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL UMARJI MUSA,	MR KM SHETH
36442	FA/702/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM ISAP BAPU,	
36443	FA/703/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATIR OF MASJID SULEMAN MOHMAD SALEH,	
36444	FA/704/2012	27/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI ISAP ABHRAM,	MR KM SHETH
36445	FA/705/2012	11/04/2012	RAMESHBHAI RAMNIKBHAI VYAS,	MR TUSHAR L SHETH	ISMAIL IBRAHIM AND SULEMAN IBRAHIM,NATIONAL INSURANCE CO LTD	,MR MEHUL SHARAD SHAH
36446	FA/707/2012	12/03/2012	SHITAL DYING,	MR PH PATHAK	PRAKASH GUILATI,COMMISSIONER OF WORKMEN COMPENSATION	,DELETED
36447	FA/711/2012	17/03/2016	HEIRS AND LEGAL REPRESENTATIVES OF DECD GALABHAI ALIAS,GANGABEN VISHABHAI PARMAR,VISHABHAI NATHABHAI PARMAR	MR TUSHAR L SHETH	KARA GOGAN RATHOD,JAYANTIBHAI SAVABHAI PARMAR,ICICI LOMBARD GENERAL INS CO LTD,KANTABEN HAMIR PARMAR	RULE SERVED,(MR MAHENDRA TRIVEDI),MR VIJAY H NANGESH,MS VIDHI J BHATT
36448	FA/712/2012	17/03/2016	MAHESH PARBAT VAGHELA,	MR TUSHAR L SHETH	DRIVER KARA GOGAN RATHOD RICKSHOW NO.GJ 10 W 4552,JAYANTIBHAI SAVABHAI PARMAR,I.C.I.C.I LOMBARD GENERAL INS.CO.LTD,KANTABEN HAMIR PARMAR	RULE SERVED,(MR MAHENDRA TRIVEDI),MR VIJAY H NANGESH,MS VIDHI J BHATT
36449	FA/713/2012	29/11/2013	UNITED INDIA INSURANCE CO LTD,	MR VC THOMAS	NATUBHAI RAIJIBHAI CHAUHAN,MOHSINMIYA KALUMIYA MALEK,MUSTAQBHAI ADAMBHAI VOHRA	MR JAPAN V DAVE
36450	FA/715/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O L R OF BHAVSANG KHUSHAL GANGABEN BHAVANSANG GUARDIAN,	RULE SERVED
36451	FA/716/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR & L R OF GOJIYA RAMJIBHAIDEVABHAI GOJIYABHAI VASAVA,NIRUBEN PUNJIYABHAI VASAVA,PRATAPBHAI DEVABHAI VASAVA SINCE DEDC.THRO.HIS HEIRS L&R,BABUBHAI DEVABHAI VASAVA,SONALBEN PRATAPBHAI VASAVA WD/O.PRATAPBHAI D.VASAVA,DINESHBHAI PRATAPBHAI VASAVA,JAYESHBHAI PRATAPBHAI VASAVA	,RULE SERVED
36452	FA/717/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORIYABHAI SUKLABHAI VASAVA,	UNSERVED EXPIRED (R)
36453	FA/718/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JHAVERBHAI MANABHAI VASAVA,	RULE SERVED
36454	FA/725/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHIRABHAI HATHIBHAI PATELIYA,MANGALBHAI SOMABHAI PATELIYA	MR VIJAY N RAVAL
36455	FA/726/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALUBHAI NATHABHAI BARIA,	UNSERVED EXPIRED (R)
36456	FA/727/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GALABHAI HATHIBHAI BARIA,	RULE SERVED
36457	FA/728/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIBHAI DAYALBHAI PATEL,LAKHABHAI HATHIBHAI BARIA	RULE SERVED
36458	FA/729/2012	01/02/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHURABHAI SOMABHAI PAGI,NARVATBHAI LALABHAI PAGI,KALUBHAI BHEMABHAI PAGI	RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH,MR VIJAY N RAVAL
36459	FA/730/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABHABHAI DHIRABHAI PAGI,LAXMANBHAI LALABHAI PAGI	RULE SERVED,MR KM SHETH

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36460	FA/731/2012	01/02/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DECEASED SURMABHAI JETHABHAI KHANT THROUGH HIS LEGAL HEIRS,SANABHAI S/O SURMABHAI JETHABHAI,ARVINDBHAI S/O SURMABHAI JETHABHAI	,UNSERVED EXPIRED (R)
36461	FA/732/2012	01/02/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHATRABHAI PUJABHAI PAGI,KANKABHAI PUJABHAI PAGI,MOTIBHAI PUJABHAI PAGI,KUBERBHAI PUJABHAI PAGI	MR KM SHETH
36462	FA/733/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SARDARBHAI DALABHAI PAGI,LAXMANBHAI DALABHAI PAGI,KOYABHAI RAMABHAI PAGI,SUFRABHAI BHURABHAI SINCE DECETHRO' L/H.,PAGI KAMLESHBHAI SURFRABHAI,PAGI DINESHBHAI SUFRABHAI,BIJALBHAI BHURABHAI SINCE DECETHRO.' L/H.,PAGI VINUBHAI BIJALBHAI,PAGI KANJIBHAI BIJALBHAI,PAGI PRAKASHBHAI BIJALBHAI,PAGI ARVINDBHAI BIJALBHAI	UNSERVED EXPIRED (R),MR VIJAY N RAVAL
36463	FA/734/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SURMABHAI SOMABHAI PAGI,RAMESHBHAI KANKABHAI PAGI	RULE SERVED,MR VIJAY N RAVAL
36464	FA/735/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGABHAI MOTIBHAI PAGI SINCE DECE. THRO.' L/H.,PAGI HATHIBHAI BHAGABHAI,RESHIBEN SHANA KALU KHANT,JESHIBEN GORI SHANA KOYA,BAPUBHAI CHANDUBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
36465	FA/736/2012	29/03/2012	HEIRS OF DECEASED GIRDHARBHAI @ GIRISHBHAI DEVJIBHAI, REKHA,MINOR MEET GIRDHARBHAI PANSURIYA (DELETED),MINOR JIL GIRDHARBHAI PANSURIYA, THROUGH REKHABEN PANSURIYA	MR TUSHAR L SHETH	RAKESHBHAI GOPALBHAI KHANPARA,NATIONAL INSURANCE CO LTD,DEVJIBHAI VASHRAMBHAI PANSURIYA,VAJIBEN DEVJIBHAI PANSURIYA	,MR MEHUL SHARAD SHAH,(MR PARESH M DARJI)
36466	FA/737/2012	14/03/2012	HEIRS AND L R OF ANANDBHAI BACHUBHAI CHUDASMA,ANANDBHAI B CH,HARESHBHAI BACHUBHAI CHUDASMA,MUKESHBHAI BACHUBHAI CHUDASMA	MR SHAKEEL A QURESHI	VALLABHBHAI KADVABHAI MAKVANA,THE NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,MR SP KOTIA
36467	FA/747/2012	14/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXCUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HATHISING DAVJIBHAI MORI,DHULIBEN WD/O.DAVJIBHAI JAGMALBHAI	
36468	FA/748/2012	14/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXCUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O.UDESANG CHHAGANBHAI,MANIBEN WD/O.UDESNG CHHAGANBHAI,RATILAL UDESANG,PARVATIBEN WD/O.RATILAL UDESANG	,MR KM SHETH
36469	FA/750/2012	19/04/2012	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	GHANCHI FAKIRMOHMED SULEMANBHAI,GENERAL MANAGER,KANAN CONSULTANCY & BUILDERS PRADIPBHAI CONTRACTOR	
36470	FA/753/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LAXMANBHAI KOYABHAI MALIWAD SINCE DECD.THRO.LEGAL HEIRS,RUPABHAI LAXMANBHAI,MANIBEN LAXMANBHAI HIRA BARIYA,BENIBEN RAMABHAI BARIYA,AKHAMABHAI KOYABHAI MALIWAD	,RULE SERVED,UNSERVED EXPIRED (R),MR VIJAY N RAVAL
36471	FA/754/2012	27/09/2018	MAHENDRA CHHATRASINH,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
36472	FA/755/2012	27/09/2018	SHANKARBHAI SOMABHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,AMBABEN SOMABHAI DECEASED	,RULE SERVED,MR AJAY R MEHTA
36473	FA/756/2012	27/09/2018	BAJUBEN MOHANBHAI & AMARSANGBHAI MOHANBHAI THROUGH HEIRS,KANUBHAI AMARSANG,JAYANTIBHAI AMARSANG	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
36474	FA/757/2012	27/09/2018	MAKWANA DAHYABHAI RANCHHODBHAI,ABESANGBHAI PARSOTTAMBHAI THRO'POA MAKWANA D RANCHHODBHA,ASHOKBHAI DAHYABHAI THRO'POA MAKWANA D RANCHHODBHAI,THAKOREBHAI DAHYABHAI THRO'POA MAKWANA D RANCHHODBHAI,BHARATSINH R MAKWANA THRO'POA MAKWANA D RANCHHODBHAI,GANPATBHAI R MAKWANA THRO'POA MAKWANA D RANCHHODBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR AJAY R MEHTA
36475	FA/759/2012	22/04/2018	PATEL RAMABHAI PRANDAS,PATEL CHIMANBHAI PRANDAS,PATEL UMEDBHAI PRANDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER

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36476	FA/760/2012	22/04/2018	PATEL TRIKAMBHAI MULCHANDBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
36477	FA/761/2012	22/04/2018	KUMBHAR SHANKARBHAI AMBARAM SINCE DECD. THROUGH HEIRS,PRAJAPATI ICHHAHEN SHANKARLAL,PRAJAPATI SHAILESHKUMAR SHANKARLAL,PRAJAPATI KIRTIKUMAR SHANKARLAL,PRAJAPATI RAMESHKUMAR SHANKARLAL,KUMBHAR MAFABHAI CHELABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
36478	FA/762/2012	22/04/2018	PRAJAPATI MAFATLAL CHELABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
36479	FA/765/2012	29/11/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NAISHAD ANILCHANDRA SHAH,DADAMBEN NATUBHAI PARMAR	MR AB VYAS,MS.P J.JOSHI
36480	FA/767/2012	28/03/2012	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARESHBHAI HARIBHAI DECEASED,GUNVANTIBEN HARIBHAI,JIGNESHABEN HARIBHAI,DAKSHABEN HARIBHAI,BEENABEN HARIBHAI	,MR KM SHETH
36481	FA/768/2012	28/03/2012	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAILALBHAI SHANKARBHAI DECEASED,SHANTABEN WD/. BHAILALBHAI SHANKARBHAI,JAYANTIBHAI BHAILALBHAI,RAMILABEN BHAILALBHAI,NAVEENBHAI BHAILALBHAI DECEASED,REKHABEN BHAILALBHAI,SHAKUNTALABEN,PRIYANKABEN NAVEENBHAI,DHAVALKUMAR NAVEENBHAI	
36482	FA/769/2012	28/03/2012	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI PUNJABHAI DECEASED,JAYABEN WD/O, MOHANBHAI PUNJABHAI,ARVINDBHAI MOHANBHAI,NARHARIBHAI MOHANBHAI,CHANDRAKANTABEN MOHANBHAI,VINODBHAI MOHANBHAI,PANNABEN MOHANBHAI	,MR KM SHETH
36483	FA/770/2012	28/03/2012	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANGBHAI KALABHAI,	
36484	FA/771/2012	28/03/2012	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARESHBHAI HARIBHAI DECEASED,GUNVANTIBEN HARIBHAI,JIGNASHABEN HARIBHAI,DAKSHABEN HARIBHAI,BEENABEN HARIBHAI	
36485	FA/785/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	IBRAHIM MOHMAD AMIR,BIBIBAHEN MAHMAD AMIR	RULE SERVED,MR KM SHETH
36486	FA/786/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	CHANDRASANG BHAVSANG RANA THROUGH HEIR,	RULE SERVED,MR KM SHETH
36487	FA/787/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	UDAYSINH HARISINH THRO'HEIR RANJITSINH UDAYSINH RANA,JASHVANTSINH UDAYSINH RANA,PRAVINSINH UDAYSINH RANA,NARENDRASINH UDAYSINH RANA	RULE SERVED,MR KM SHETH
36488	FA/788/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	PUJARI OF VISHVESHWAR MAHADEV JAYANTIBHAI SHANKARLAL TRIVEDI,	RULE SERVED,MR KM SHETH
36489	FA/789/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	AJITSANG KESARISANG,	RULE SERVED,MR KM SHETH
36490	FA/790/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	VAJESANG GAMANSANG RANA,	RULE SERVED,MR KM SHETH
36491	FA/791/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	UDAYSINH HARISINH THROUGH HEIRS RANA PRAVINSINH UDAYSINH,	RULE SERVED,MR KM SHETH
36492	FA/793/2012	22/08/2016	SHANTABEN SUKHABHAI PATEL,HANSABEN SUKHABHAI PATEL,VEENABEN SUKHABHAI PATEL	MR MP SHAH,MS. KRUTI M SHAH	NAGINBHAI SUKHABHAI PATEL,	RULE SERVED,(MR AJ SHASTRI)
36493	FA/808/2012	08/02/2013	MANHARKUMAR KARSANDAS MAKWANA,	MR RF BHAGAT	DARSHNA BHARATKUMAR MAKWANA,	MR PV PATADIYA
36494	FA/809/2012	12/06/2012	DHIRAJKUMAR NAGARDAS PANCHAL,	MR SP MAJMUDAR,MR P P MAJMUDAR	KOKILABEN DHIRAJKUMAR PANCHAL,MINOR JAY DHIRAJKUMAR PANCHAL THROUGH HER LEGAL GUARDIAN	NOTICE SERVED
36495	FA/811/2012	04/05/2017	SHILPABEN ASHISHKUMAR BHATT,	MR AMRISH K PANDYA,MR. ASHIT J VYAS	ASHISHKUMAR DILIPBHAI BHATT,	MR HRIDAY BUCH

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36496	FA/814/2012	12/11/2016	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	LEGAL HEIRS OF DECD. MONIKABEN RAJESHBHAI,VARSHABEN RAJESHBHAI PATEL,HUKUMSINH DADUSINH ZALA,DEV METAL INDUSTRIES,UNITED INDIA INSURANCE CO LTD,AMARSINH KANUJI BIHOLA	REFUSED SERVED (N) (10),RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
36497	FA/818/2012	21/03/2012	PUSHPA VISHNUBHAGWAN SINGHAL,	MR VISHWAS K SHAH	VIJAYA BANK THROUGH CHIEF MANAGER,	
36498	FA/819/2012	30/03/2012	JASVANTBHAI GULABBHAI GAMIT,KAMUBEN JASVANTBHAI GAMIT	MR.HIREN M MODI	KANTILAL KHIMJIBHAI BHALALA,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	
36499	FA/824/2012	11/04/2012	PARVATIBEN PALABHAI SONDARAVA,	MR YH MOTIRAMANI,HCLS COMMITTEE	KARSHANBHAI ALIAS KACHRABHAI SIDIBHAI CHAVDA,	MR LR PATHAN
36500	FA/825/2012	31/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXCUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	THAKORBHAI DHULABHAI,VAJESANGBHAI DHULABHAI	MR KM SHETH
36501	FA/826/2012	31/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXCUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANUBHAI MOHANBHAI RATHOD,	
36502	FA/828/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	REVABEN NANSANG GOHIL,	
36503	FA/829/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANABHAI SHANKARBHAI,	
36504	FA/830/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O RANCHHODBHAI ZAVER GOHIL BHAVSANGBHAI RANCHHODBHAI,	MR KM SHETH
36505	FA/831/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHUKHANBHAI ISHVARBHAI PADHIYA,	MR KM SHETH
36506	FA/832/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANAKSINH JASHVANTSINH RANA,	
36507	FA/833/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHATESANGBHAI RANCHHODBHAI,	MR KM SHETH
36508	FA/834/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMARSANG RANCHHODBHAI,	MR KM SHETH
36509	FA/835/2012	31/08/2012	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDUBHAI MATHURBHAI GOHIL,	MR KM SHETH
36510	FA/836/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI CHHAGANBHAI,	MR KM SHETH
36511	FA/837/2012	29/02/2012	DEVSHIBHAI CHHAGANBHAI NAKUM,	MR HASIT H JOSHI	NATIONAL INSURANCE CO.,MOHANBHAI RATNABHAI DABHI	
36512	FA/838/2012	10/08/2015	CHAUDHARY GOVABHAI BHEMABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36513	FA/839/2012	10/08/2015	HEIRS OF CHAUDHARY KANABHAI BECHARBHAI,CHAUDHARY SHAMBHAUBHAI KANABHAI,CHAUDHARY NATUBHAI KANABHAI,CHAUDHARY POPATBHAI KANABHAI,CHAUDHARY VISHNUBHAI KANABHAI	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36514	FA/840/2012	10/08/2015	CHAUDHARY GANESHBHAI VIRABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36515	FA/841/2012	10/08/2015	HEIRS OF CHAUDHARY JESANGBHAI VIRSANGBHAI,CHAUDHARY MANIBEN JESANGBHAI,CHAUDHARY VIKRAMBHAI JESANGBHAI,CHAUDHARY MANUBHAI JESANGBHAI,CHAUDHARY JOITIBEN JESANGBHAI	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36516	FA/842/2012	10/08/2015	CHAUDHARY SOMABHAI BAPUBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36517	FA/843/2012	10/08/2015	CHAUDHARY SOMABHAI BAPUBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36518	FA/844/2012	10/08/2015	HEIRS OF CHAUDHARY JOITABHAI REVABHAI,CHAUDHARY KESARBEN JOITABHAI,CHAUDHARY BALDEVBHAI JOITABHAI,CHAUDHARY KANTIBHAI JOITABHAI,CHAUDHARY SOMABHAI JOITABHAI,CHAUDHARY BHIKHIBEN JOITABHAI,CHAUDHARY KRISHNABEN JOITABHAI	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36519	FA/845/2012	10/08/2015	CHAUDHARY GOVABHAI RANCHHODBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36520	FA/846/2012	10/08/2015	CHAUDHARY KALABHAI GALABABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36521	FA/847/2012	10/08/2015	CHAUDHARY GOVABHAI FATABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36522	FA/848/2012	10/08/2015	CHAUDHARY KESABHAI DOSABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36523	FA/849/2012	10/08/2015	CHAUDHARY MADHUBHAI JETHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36524	FA/850/2012	10/08/2015	HEIR OF CHAUDHARY SANTOKBEN NATHABHAI,CHAUDHARY JOITABHAI NATHABHAI	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36525	FA/851/2012	10/08/2015	CHAUDHARY KACHARABHAI DALSANGBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36526	FA/852/2012	10/08/2015	CHAUDHARY SOMABHAI BAPUBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36527	FA/853/2012	10/08/2015	CHAUDHARY NARESHBHAI GANESHBHAI,CHAUDHARY DAHIBEN GANESHBHAI	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36528	FA/854/2012	10/08/2015	CHAUDHARY SOMABHAI BAPUBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36529	FA/855/2012	10/08/2015	CHAUDHARY SHANKARBHAI JESANGBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36530	FA/856/2012	10/08/2015	CHAUDHARY JIVANBHAI KESHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36531	FA/857/2012	10/08/2015	CHAUDHARY MADHUBHAI JETHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36532	FA/858/2012	10/08/2015	CHAUDHARY KANTIBHAI CHELABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36533	FA/859/2012	10/08/2015	CHAUDHARY GANESHBHAI VIRABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36534	FA/860/2012	10/08/2015	CHAUDHARY JOITABHAI NATHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36535	FA/861/2012	10/08/2015	CHAUDHARY AMRUTBHAI KANABHAI @ KANJIBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36536	FA/862/2012	10/08/2015	CHAUDHARY KACHARABHAI DALSANGBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36537	FA/863/2012	10/08/2015	CHAUDHARY VISHNUBHAI MEGHABHAI @ MEGHJIBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36538	FA/864/2012	10/08/2015	CHAUDHARY NARENDRABHAI NATHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36539	FA/865/2012	10/08/2015	CHAUDHARY JIVANBHAI GANESHBHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36540	FA/866/2012	10/08/2015	CHAUDHARY PUNJABHAI REVABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36541	FA/867/2012	10/08/2015	CHAUDHARY SOMABHAI SENDHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36542	FA/868/2012	10/08/2015	CHAUDHARY KADVABHAI FATABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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36543	FA/869/2012	10/08/2015	CHAUDHARY SANTOKBEN WD/O. MASOTBHAI,CHAUDHARY KANTIBHAI MASOTBHAI	MR YATIN SONI	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36544	FA/870/2012	10/08/2015	CHAUDHARY RAMESHBHAI JOITABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36545	FA/871/2012	10/08/2015	CHAUDHARY PUNJABHAI REVABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36546	FA/872/2012	10/08/2015	CHAUDHARY MANILAL SENDHABHAI,	MR YATIN SONI,MR HITESH B PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
36547	FA/873/2012	09/10/2012	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	HEIRS OF NARSHIBHAI CHHAGANBHAI KANERIYA,RITABEN NARSHIBHAI,KAJALBEN NARSHIBHAI,KRUPA NARSHIBHAI,VISHAL NARSHIBHAI,ANAKUBHAI TAPUBHAI JALU,EXECUTIVE ENGINEER (GEB OFFICE)	NOTICE SERVED,MR SHAKEEL A QURESHI
36548	FA/879/2012	07/08/2015	REENABEN WD/O LATE VIKASHKUMAR H PATEL THROUGH,DHANVANTIBEN VIKASHKUMAR PATELTHROUGH	MR NK MAJMUDAR	HASMUKHBHAI JASBHAI PATEL,	MS ARCHANA R ACHARYA
36549	FA/880/2012	19/07/2012	ASSISTANT DIRECTORATE,UNION OF INDIA	MR PS CHAMPANERI,MR NISHANT LALAKIYA	DAIRY DEN (INDIA) LTD.,	MR UTPAL M PANCHAL,MR GAURAV S MATHUR
36550	FA/883/2012	14/03/2015	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	VITHAL PARBAT,	RULE SERVED,MR KL DAVE
36551	FA/884/2012	12/11/2016	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	ARVIND PARBAT,	RULE SERVED,MR KL DAVE
36552	FA/898/2012	12/12/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	VAJIBEN GOVINDBHAI DANGAR - HEIRS OF DECEASED VIJAY G DANGAR,MANSUKHBHAI GOVINDBHAI DANGAR,SAVDHANJI KESHAVJI THAKOR,DHARMENDRABHAI PUNJABHAI,RAMESHBHAI MAHADEVBHAI RUPALA,NATIONAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA,MR Y J PATEL
36553	FA/899/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	VANZA JAYANTILAL PARSOTAM,DEVJIBHAI NATHABHAI BAGADA	RULE SERVED,MR PREMAL S RACHH
36554	FA/900/2012	12/12/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HEIRS OF THE DECD. PRABHUBHAI SAVJIBHAI JULASANA,SAVJIBHAI LALLUBHAI JULASANA,LABHUBEN SAVJIBHAI JULASANA,DHANJIBHAI JETHABHAI KHAMBHALIYA,SURESHBHAI DAYABHAI KHAMBHALIYA	
36555	FA/902/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR SHALIN N MEHTA	HEIRS OF DECD. VIJAY RAJAJI RATHOD,CHAMPABEN RAJAJI RATHOD,KANJI BIJALBHAI HARAN	RULE SERVED,MR TUSHAR L SHETH
36556	FA/903/2012	27/03/2012	RAMPADARATHDAS GURUNARANDASJI,	MR MTM HAKIM	CHARITY COMMISSIONER,HIRABHAI KHODABHAI PALSARIYA (BHARWAD),DIPAKGIRY KISHORGIRY GOSWAMI,KHIT GALLABHAI VALLABHAI (BHARWAD)	,MR ANSHIN H DESAI
36557	FA/911/2012	07/01/2014	JYOTSANABEN DIVEYESHKUMAR BHATT,	MR PINAKIN M RAVAL	DIVEYESHKUMAR NAVNITLAL BHATT,	RULE SERVED,MR HEMANT B RAVAL
36558	FA/913/2012	02/04/2012	DEPUTY COLLECTOR LAND ACQUISITION & REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MACHI MATHURBHAI HIRABHAI,	MR VIJAY N RAVAL
36559	FA/914/2012	02/04/2012	DEPUTY COLLECTOR LAND ACQUISITION & REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RANCHODBHAI BHAGVANBHAI MACHI,	MR VIJAY N RAVAL
36560	FA/917/2012	16/07/2012	JENUDDIN USMANMIYA MALEK,	MR MA KHARADI	UNION OF INDIA THROUGH GENERAL MANAGER,	NOTICE SERVED
36561	FA/919/2012	16/07/2012	CHAVDA RAISINGH KALUBHAI,CHAVDA BHARATSINGH RAISINGH,MADHUBEN CHHATRASINGH ATALIYA,JANAKBEN MAHENDRASINGH ATALIYA,SUMITRABEN RAISINGH CHAVDA,LEELABEN RAISINGH CHAVDA	MR DN PANDYA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT

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36562	FA/924/2012	27/11/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	JAYANTBHAI BALVANTBHAI PANDYA DECEASED THROUGH HEIRS,SUSHILABEN BALVANTBHAI PANDYA,JAYESHBHAI BALVANTBHAI PANDYA,PANKAJBHAI BALVANTBHAI PANDYA,HIMANSHU BALVANTBHAI PANDYA,BHARATSINH HIMATSINH RATHOD,RELIANCE GENERAL INSURANCE COMPANY LIMITED,S P L FINANCE LIMITED	,NOTICE SERVED,SERVED BY AFFIX(N),DS AFF.NOT FILED (N),RULE SERVED,MR VIBHUTI NANAVATI
36563	FA/926/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JINABHAI PREMJIBHAI,	MR KL DAVE
36564	FA/927/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI MADHABHAI,H/O DECD. BHADA MADHABHAI,LABHUBEN BHADABHAI,JAYABEN BHADABHAI,PRABHABEN BHADABHAI,JAYANTILAL BHADABHAI,CHANDRIKABEN BHADABHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36565	FA/928/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI MADHABHAI,H/O DECD. BHADA MADHABHAI,LABHUBEN BHADABHAI,JAYABEN BHADABHAI,PRABHABEN BHADABHAI,JAYANTILAL BHADABHAI,CHANDRIKABEN BHADABHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36566	FA/929/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI MADHABHAI,H/O DECD. BHADA MADHABHAI,LABHUBEN BHADABHAI,JAYABEN BHADABHAI,PRABHABEN BHADABHAI,JAYANTILAL BHADABHAI,CHANDRIKABEN BHADABHAI	,RULE SERVED,RULE UNSERVED,MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36567	FA/930/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJIBHAI LAVANJAI,LABHUBEN LAVABHAI,H/O DECD. SAVJIBHAI LAVABHAI,LATTABEN SAVJIBHAI,VIJAY SAVJIBHAI,DIVYABEN SAVJIBHAI,KAPIL SAVJIBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36568	FA/931/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHABHAI MADHABHAI,H/O DECD. BHADA MADHABHAI,LABHUBEN BHADABHAI,JAYABEN BHADABHAI,PRABHABEN BHADABHAI,JAYANTILAL BHADABHAI,CHANDRIKABEN BHADABHAI	,RULE SERVED,RULE UNSERVED,MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36569	FA/932/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULA ARJANBHAI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36570	FA/933/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI ARJANBHAI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI

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36571	FA/934/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHADABHAI JASMATBHAI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36572	FA/935/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI VELJIBHAI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36573	FA/936/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECD. MANDAN VELJI,DAYABEN MANDANBHAI,VILAS MANDANBHAI,BHIKHU MANDAN,NITA MANDANBHAI,MUKESH MANDANBHAI	,RULE NOT RECD BACK,MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36574	FA/937/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAM VELJI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36575	FA/938/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJU LAVJI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36576	FA/939/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMAN LAVJI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36577	FA/940/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESH LAVJI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36578	FA/941/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI DEVRAJBHAI SINCE DECDTHROUGH HIS HEIRS & LEGAL REPR,KUNVARBEN FULABHAI WD/O. FULABHAI DEVRAJBHAI,RAMESHBHAI FULABHAI,GITABEN JAWANBHAI BORAD,GANDUBHAI FULABHAI	RULE SERVED,MR V M RAIYANI
36579	FA/942/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJI LAVA.,LABHUBEN LAVA,HEIRS OF DECD SAVJI LAVABHAI,LATTABEN LAVJIBHAI,VIJAY SAVJIBHAI,DIVYABEN SAVJIBHAI,KAPIL SAVJIBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36580	FA/943/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRI GOPALANAND GURU PREMANAND MAHANT OF RAVTESHWAR DHARMALA,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36581	FA/944/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PREMJIBHAI BHIMABHAI,PARVATIBEN PREMJIBHAI,JIVRAJ PREMJIBHAI,POPAT PREMJIBHAI,JINA PREMJIBHAI,OTAM PREMJIBHAI	MR KL DAVE
36582	FA/945/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANANDBHAI RANCHHODBHAI S/O RANCHHOD SAMJUBHAI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI

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36583	FA/946/2012	22/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANANDBHAI RANCHHODBHAI S/O RANCHHOD SAMJUBHAI,	MR PRADIP S BHATT,(MR C M DETROJA),MR V M RAIYANI
36584	FA/947/2012	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR RAMANBHAI GANDABHAI,	
36585	FA/948/2012	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAMBHUBHAI KESHAVALAL,	
36586	FA/949/2012	28/03/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL TRIBHOVANDAS,	
36587	FA/955/2012	08/05/2012	MAGANBHAI MOTIBHAI,NANIBEN MAGANBHAI,SAKHABHAI MAGANBHAI,JAIRAMBHAI MAGANBHAI	MS AMRITA AJMERA	MANAGER,SUBHASH SINGH KARAMSINGH RAWAT,UNITED INDIA INSURANCE CO LTD	,(MR MAULIK J SHELAT)
36588	FA/957/2012	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	JAYANTIBHAI DAHYABHAI VAGHRI,RAJESHBHAI NAGESHBHAI SHARMA,PRAVINBHAI RUPSANGBHAI BAROT,RAMANBHAI KESHABHAI RAVAL,RELIANCE GENERAL INSURANCE CO. LTD	RULE SERVED,MR.HIREN M MODI
36589	FA/960/2012	03/04/2012	LAKHIBEN WD/O CHHOTABHAI BIKHABHAI DABHI,NARESHKUMAR CHHOTABHAI BIKHABHAI DABHI,HARSIDABEN CHHOTABHAI BIKHABHAI DABHI,MINAKSHIBEN CHHOTABHAI BIKHABHAI DABHI	RC JANI & ASSOCIATE	GENERAL MANAGER,BHANUBHAI A DALVADI	
36590	FA/961/2012	10/04/2012	MOHSIN GANIBHAI,	MS AMRITA AJMERA	AFTALHUSSAIN MOHMMED HUSSAI SIDIQUE,BABUBHAI HIRABHAI SOLANKI,NATIONAL INSURANCE CO.LTD.,GANIBHAI ABRAHAMBHAI @ IBRAHIMBHAI,NATIONAL INSURANCE CO.LTD.	,MR NAGESH C SOOD
36591	FA/966/2012	02/04/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GIRISHBHAI KANJIBHAI SOLANKI,VELJIBHAI CHATURBHAI PARMAR,ICICI LOMBARD GENERAL INSURANCE CO LTD,BHARATBHAI DAYABHAI	
36592	FA/968/2012	17/04/2012	JASIBEN WD/O ABHUSING PAHADSING THAKOR,PRAKASH ABHUSING THAKOR,PAHADSING THAKOR (DELETED AS EXPIRED),MANIBEN WD/O PAHADSING MADHUSING THAKOR	MR ANKIT Y BACHANI	HIRASING RAMSING RAVAT (DELETED),RAMESHBHAI K PATEL,ORIENTAL INSURANCE COMPANY LTD,HIMMATLAL MUNSALAL SHAH,NEW INDIA INSURANCE CO LTD	,MR SHASHIKANT S GADE
36593	FA/970/2012	03/04/2012	MOHAMMED IQBAL HASIM RANGOONI,	MR ZUBIN F BHARDA	DASHRATHKUMAR BABULALJI,DEVNAGBHAI SURENDRABHAI DESAI,NEW INDIA ASSURANCE COMPANY LTD	,MR SHASHIKANT S GADE
36594	FA/971/2012	03/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHOTALAL HARIBHAI,	RULE SERVED,MR AV PRAJAPATI
36595	FA/972/2012	03/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL RANCHHODDAS,PURIBEN WD/O.DECESED AMBALAL R. PATEL,RAJUBHAI S/O.AMBALAL PATEL,RAMBHAI S/O. AMBALAL PATEL	,RULE SERVED
36596	FA/973/2012	19/04/2012	SUSHILABEN @ SUREKHABEN JAGDISHBHAI PATEL THRO' POA,DHARABEN JAGDISHBHAI PATEL,RASILABEN BHAILALBHAI PATEL	MR TRILOK J PATEL	LALLUBHAI NANABHAI PARMAR,RAMESHBHAI SALAMBHAI PARMAR,NATIONAL INSURANCE COMPANY,MAHMADBHAI UAMRBHAI MALEK,RUSMATKHAN FAKIRMAHMADMAD PATHAN,NEW INDIA INSURANCE COMPANY	
36597	FA/974/2012	22/02/2017	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	TRUPTIBEN PIYUSHBHAI DAVE,MAHENDRASINH HEMANTSINH JHALA	(MR PARESH M DARJI),MS GAYATRIBA B JADEJA
36598	FA/977/2012	13/07/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	PARASKUNVAR HEIR OF BHARATSINH SODHA,SHIKUBHAI D/O BHARATSINH SODHA (MINOR) THROUGH MOTHER,VIKRAMSINH DHIRUBHA JADEJA	NOTICE UNSERVED,RULE NOT RECD BACK,MR.HIREN M MODI
36599	FA/979/2012	22/02/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	VALABHAI KHODABHAI BHAMBHANIA,KANTIBHAI GOBARBAI DODIA	RULE SERVED,MR.HIREN M MODI
36600	FA/1007/2012	24/04/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN HUSSAINKHAN ALIYARKHAN,	MR VIJAY N RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36601	FA/1008/2012	24/04/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MUNAVERKHAN UMARKHA PATHAN,	RULE SERVED,MR VIJAY N RAVAL
36602	FA/1009/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN DASHRATHKHA GULABKHA,PATHAN YAKUBKHA GULABKHA	RULE SERVED,MR VIJAY N RAVAL
36603	FA/1010/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	YAKUBKHA GULABKHA PATHAN,	RULE SERVED,MR VIJAY N RAVAL
36604	FA/1011/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN YAKUBKHA RASULKHA,	RULE SERVED,MR VIJAY N RAVAL
36605	FA/1012/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN HAMIDKHA ABBASKHA SINCE DECEASED THR'O HEIRS,HASINABIBI WD/O. HAMIDKHA,AMJADKHAN HAMIDKHA PATHAN,MADINABIBI UMEDKHAN PATHAN,AFSANABIBI YUNOSKHAN PATHAN,FARIDABIBI FIROJKHAN PATHAN	UNSERVED EXPIRED (N),MR VIJAY N RAVAL
36606	FA/1013/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	ENAMBIBI GULAM UMARKHA,	MR VIJAY N RAVAL
36607	FA/1014/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HAMIDKHA KALEKHA PATHAN,	RULE SERVED,MR VIJAY N RAVAL
36608	FA/1015/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	ASRFIYA UMARKHA PATHAN,	MR VIJAY N RAVAL
36609	FA/1016/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DASUDKHAN SULEKHAN PATHAN,	RULE SERVED,MR VIJAY N RAVAL
36610	FA/1017/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN FARIDKHAN MUGLBA,	MR VIJAY N RAVAL
36611	FA/1018/2012	24/04/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	YAKUBKHA SADUKHA PATHAN,	RULE SERVED,MR VIJAY N RAVAL
36612	FA/1019/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NASIRBHAI AHMEDBHAI,	RULE SERVED,MR VIJAY N RAVAL
36613	FA/1020/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN ALIBKHA AKBEKHA,	RULE SERVED,MR VIJAY N RAVAL
36614	FA/1021/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATHAN SHRIFKHA MOHAMMADKHA KALEKHA,	RULE SERVED,MR VIJAY N RAVAL
36615	FA/1022/2012	22/06/2012	MARGIBEN PRIYESHKUMAR PATEL,DHRUV PRIYESHKUMAR PATEL (MINOR),MINAXIBEN GIRISHKUMAR PATEL,GIRISHBHAI CHOTABHAI PATEL	(MR PARESH M DARJI)	PRITESHKUMAR JAGDISHBHAI PATEL,NEW INDIA INSURANCE COMPANY LIMITED	
36616	FA/1023/2012	02/07/2012	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	CHAVDA KAMLABEN RAVJIBHAI,CHAVDA AJITBHAI RAVJIBHAI,CHAVDA NAGINBHAI RAVJIBHAI,MAKWANA PRABHATSINH,PADHIYAR HIMATBHAI MAGANBHAI	
36617	FA/1024/2012	06/01/2014	BHATT REKHABEN SUNILKUMAR,	MR MANISH R RAVAL	JAGDISHCHANDRA NARMADASHANKAR THAKAR HIS LEGAL HEIRS AND REPRESENTATIVES,KUSUMGAURI WO.JAGDISHCHANDRA THAKAR,KINNUBEN DO.JAGDISHCHANDRA THAKAR WO. BHARATKUMAR VYAS,ALKABEN DO. JAGDISHCHANDRA THAKAR WO.RAJESHKUMAR TRIVEDI,SMITABEN DO. JAGDISHCHANDRA THAKAR DO.JAGDISHCHANDRA DAVE,NEELA DO. JAGDISHCHANDRA THAKAR WO.DAVE VIJAYBHAI,SONALBEN DO. JAGDISHCHANDRA THAKAR WO.RASTE KAUSHIKBHAI,USHA DO. JAGDISHCHANDRA THAKAR WO. KANDARPKUMAR ACHARYA,JAIKAR JAGDISHCHANDRA THAKAR,OFFICER SHRI CHEST DISEASES HOSPITAL	,GOVERNMENT PLEADER,RULE SERVED,MR PINAKIN M RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36618	FA/1029/2012	09/04/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	HANSABEN DINESH BAPODARA-HEIRS OF DECD.DINESH LLAJI BAPODARA,MILAN DINESH BAPODARA-HEIR OF DECD. DINESH LALJI BAPODARA,SWATI DINESH BAPODARA-HEIR OF DECD.DINESH LALJI BAPODARA,BHARGAV DINESH BAPODARA-HEIR OF DECD. DINESH LALJI BAPODARA,LALJIBHAI NARANBHAI BAPODARA	,MR RAXIT J DHOLAKIA
36619	FA/1030/2012	16/04/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	NAVINBHAI PARSOTTAMBHAI SHAH,ABBASKHAN HABIBKHAN MALEK,MAKBUL AKBARBHAI ROLIYA MALIK,GUJARAT STATE TRANSPORT CORPORATION	,MRS FALGUNI D PATEL
36620	FA/1031/2012	16/04/2012	ORIENTAL INSURANCE COMPANY LTD,	MR RITURAJ M MEENA	DHANSUKHLAL PARSOTTAMBHAI SHAH,ABBASKHAN HABIBKHAN MALEK,MAKBUL AKBARBHAI ROLIYA MALIK,GUJARAT STATE TRANSPORT CORPORATION	,MRS FALGUNI D PATEL
36621	FA/1032/2012	29/07/2013	NATIONAL INSURANCE COMPANY LIMITED THRO'AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	GOVIND THAKARSINH MOTIVARAS,GEETABEN GOVIND THAKARSINH MOTIVARAS,PARASMAL M JAIN,PARMANAND RANCHOD AEDGOR,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR ANAL S SHAH
36622	FA/1033/2012	09/04/2012	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	HEIRS OF DECD. RAMJIBHAI KALABHAI PATEL,DELETED,BHARATKUMAR RAMJIBHAI,DELETED,IQBALHUSEN ABDULRAHEMAN SABALIYA,SOHRABKHAN JAHANGIRKHAN PATHAN	
36623	FA/1034/2012	01/07/2013	CHOLAMANDALAM M S GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	TETIYABHAI NAGARIYABHAI VASAVA,GIMALIYABHAI BHOKHIYABHAI VASAVA,DASHRIBEN WD/O BHANGIYABHAI BUTIYABHAI VASAVA,DINESHBHAI BHANGIYABHAI VASAVA (MINOR) THRO'RESP.NO 3,SUNITA BHANGIYABHAI VASAVA (MINOR) THRO' RESP. NO.3,BUTIYABHAI VADHARIYABHAI VASAVA,DHAMANIBEN BUTIYABHAI VASAVA	RULE SERVED BY DS,MR MM SAIYED
36624	FA/1036/2012	16/04/2013	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KAMLABEN KANJIBHAI PARMAR,VARSHABEN KANJIBHAI PARMAR,DILIPBHAI ISHWARLAL PATEL	RULE SERVED,MR AD DESAI,LOPA M BHATT
36625	FA/1038/2012	10/04/2012	AMRUTBHAI NATHABHAI PRAJAPATI,	MR MTM HAKIM	GOVINDBHAI VARVAJI VAGHELA,NATHUBHAI VARVAJI VAGHELA,ORIENTAL INSURANCE COMPANY LTD	
36626	FA/1039/2012	17/04/2012	SAKIL FAKIRBHAI SHAIKH,	MR ADIL R MIRZA	HARPASINGH GURUMATSINGH ROAD,KULDIPSINGH GURUCHARANSINGH,UNITED INDIA INSURANCE CO LTD,ARVINDBHAI RAGHUNATH CHAUHAN,ORIENTAL INSURANCE CO LTD	,MS AMEE YAJNIK,(MR SN SINHA)
36627	FA/1042/2012	10/04/2012	VIKRAMSINH JAGATSINH JADEJA,	MS.FALGUNI D.TRIVEDI	JAYANTIBHAI PRAHLADBHAI BRAHMBHATT,ORIENTAL INSURANCE CO LTD	
36628	FA/1044/2012	29/04/2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SALIMBHAI AHMADHUSEIN MALEK,VINODBHAI FAKIRBHAI KAHAR,KAMLABEN DESAIBHAI VANKAR	RULE SERVED
36629	FA/1045/2012	29/04/2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SALIMBHAI AHMADHUSEIN MALEK,VINODBHAI FAKIRBHAI KAHAR,NANIBEN MOHANBHAI VANKAR	RULE SERVED
36630	FA/1048/2012	12/11/2016	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDUL RASID MUSAJI,ABDUL SAMAD MUSAJI,ABDUL SALAM MUSAJI,HAMIDABANU MUSAJI,RAJIYABANU MUSAJI	RULE SERVED
36631	FA/1050/2012	03/08/2012	GANDHIDHAM MUNICIPALITY,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SANGITA SHRIKUMAR MURARKA,	MR CH VORA
36632	FA/1051/2012	16/07/2012	JOKHANABHAI HURTANBHAI MEDA,TERSINGBHAI HURTANBHAI MEDA,RAMESHBHAI HURTANBHAI MEDA,BHARATBHAI HURTANBHAI MEDA,HARUBHAI HURTANBHAI MEDA,NARUBHAI HURTANBHAI MEDA,HASHNIBEN HURTANBHAI MEDA,RASILABEN HURTANBHAI MEDA,RATANABHAI HURTANBHAI MEDA,SANU SAMSUBHAI MEDA,BAI DITUDIBEN SAMSUBHAI MEDA	MR UM SHASTRI	SIRAZBHAI TAIYEBALLI KAPADIYA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36633	FA/1054/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	POPATBHAI LAVJIBHAI UDHAD,	MR TEJAS P SATTA,MR JAYESH V PATEL
36634	FA/1055/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	CHANABHAI BAWABHAI UDHAD,	MR TEJAS P SATTA,MR JAYESH V PATEL
36635	FA/1056/2012	14/03/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	KATHUBHAI BHADABHAI MATHUKIYA,	MR TEJAS P SATTA,MR JAYESH V PATEL
36636	FA/1057/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	SHARDABEN BHIMJIBHAI UDHAD,	MR TEJAS P SATTA,MR JAYESH V PATEL
36637	FA/1058/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	CHANDULAL LAVJIBHAI UDHAD,	MR TEJAS P SATTA,MR JAYESH V PATEL
36638	FA/1059/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	SAVJIBHAI LAVJIBHAI UDHAD,	MR TEJAS P SATTA,MR JAYESH V PATEL
36639	FA/1060/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	DEVJIBHAI LAVJIBHAI UDHAD,	MR TEJAS P SATTA,MR JAYESH V PATEL
36640	FA/1061/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	MANSUKHBHAI MADHAVJIBHAI RAJGOR,	MR TEJAS P SATTA,MR JAYESH V PATEL
36641	FA/1062/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	AMRUTLAL MADHAVJIBHAI RAJGOR,	RULE NOT RECD BACK,MR TEJAS P SATTA,MR JAYESH V PATEL
36642	FA/1063/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	DHIRUBHAI GHUSABHAI HIRPARA & JAYANTIBHAI GHUSABHAI HIRPARA,	MR TEJAS P SATTA,MR JAYESH V PATEL
36643	FA/1064/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	BHIMJIBHAI MADHAVJIBHAI RAJGOR,	MR TEJAS P SATTA,MR JAYESH V PATEL
36644	FA/1065/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	MOHANBHAI MADHAVJIBHAI RAJGOR,	MR TEJAS P SATTA,MR JAYESH V PATEL
36645	FA/1066/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	DHIRAJLAL GANGABHAI DOBARIYA,	MR TEJAS P SATTA,MR JAYESH V PATEL
36646	FA/1067/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	MADHAVJIBHAI VITHALBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
36647	FA/1068/2012	09/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATHWA JUVANSINH HIMATBHAI,MATHURBHAI DHANIYABHAI RATHWA,RATHWA NARUBHAI KALIYABHAI	RULE NOT RECD BACK
36648	FA/1069/2012	26/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHAMJIBHAI BHUDARBHAI PATEL,RAMESHBHAI VITTHALBHAI PATEL,BHARTIBEN PRABHUBHAI @ KALUBHAI THROUGH	RULE SERVED,RULE UNSERVED
36649	FA/1074/2012	22/02/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	MINABEN MANJIBHAI BARAIYA,KANTIBHAI GOBARBAI DODIA	RULE SERVED,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36650	FA/1078/2012	30/08/2016	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECD. VIPULBHAI DALSUKHBHAI DANI,DISHA VIPULBHAI DANI (MINOR) THROUGH KETKIBEN V DANI,JALDHI VIPULBHAI DANI (MINOR) THROUGH KETKIBEN V DANI,MAHESHBHAI BHIMABHAI PATEL	RULE SERVED,RULE SERVED BY DS,(MR PRAFUL J BHATT),MR YOGESH S TRIVEDI
36651	FA/1080/2012	16/04/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI PARSHOTTAMBHAI PRAJAPATI,	
36652	FA/1084/2012	16/04/2012	ORIENTAL INSURANCE CO. LTD,	MR KK NAIR	PAPPUBHAI NANALAL BHURIA,RAMESHBHAI HARILAL TANK,EXECUTIVE ENGINEER	,MR.HIREN M MODI,MR HAMESH C NAIDU
36653	FA/1085/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD BHAGWAN KAMA,	
36654	FA/1086/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD HEMABHAI KUBERBHAI,	
36655	FA/1087/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD JIVABHAI FATABHAI,	MR VIJAY N RAVAL
36656	FA/1088/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD HEMABHAI KUBERBHAI,	
36657	FA/1089/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD LAKSHMAN JAVRABHAI,	MR VIJAY N RAVAL
36658	FA/1090/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD SARTAN GEMAL,	
36659	FA/1091/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD LAKSHMAN KALU,	
36660	FA/1092/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD DHULA BAPUDA,	MR VIJAY N RAVAL
36661	FA/1093/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD RAMA KALU,	
36662	FA/1094/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD SARTANBHAI GEMALBHAI,	
36663	FA/1095/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD LAKSHMAN KALU,	
36664	FA/1096/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD CHEHARBEN LEKHAJI,	MR VIJAY N RAVAL
36665	FA/1097/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD DHULA BAPUDA,	MR VIJAY N RAVAL
36666	FA/1098/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD LAKSHMAN KALU,	
36667	FA/1099/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD JESING NAVABHAI,	MR VIJAY N RAVAL
36668	FA/1100/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD JESINGBHAI KALUBHAI,	
36669	FA/1101/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD RAMABHAI MOTIBHAI,	MR VIJAY N RAVAL
36670	FA/1102/2012	23/04/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALIWAD KALUBHAI AKHMABHAI,	MR VIJAY N RAVAL

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36671	FA/1103/2012	17/02/2017	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MUGHALKHA KALEKHA PATHAN (SINCE DECD. THRO' L/H),SAKINABIBI WD/O MUGHALKHA KALEKHA,MAHEMUDABIBI LATIFKHA PATHAN (ON RECORD AS PER H.C.O.DTD. 11/9/12 IN CA 7558/12),NURUBIBI MAHEMADKHA PATHAN (ON RECORD AS PER H.C.O.DTD. 11/9/12 IN CA 7558/12),HANIFBIBI SAMIDKHA PATHAN (ON RECORD AS PER H.C.O.DTD. 11/9/12 IN CA 7558/12)	MR VIJAY N RAVAL
36672	FA/1104/2012	17/02/2017	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SAKINABANU SHAMSHER,SULEKHA MOHAMADKHA (SINCE DECD. THRO'L/H),SAKINABIBI ABBASKHA (ON RECORD AS PER H.C.O.DTD. 11/9/2012)	UNSERVED EXPIRED (R),MR VIJAY N RAVAL
36673	FA/1105/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	UMARKHA MOHAMADKHA SIPAI (SINCE DECD. THRO'L/H),KALUKHA UMARKHA SIPAI,BASIRKHA UMARKHA SIPAI,GULAMKHA UMARKHA SIPAI (SINCE DECD.THRO'L/H),SHARIFKHA UMARKHA SIPAI @ JARIBBHAI SHEKH (SINCE DECD.THRO',IMAANBIBI GULAMKHA SIPAI WD/O GULAMKHA UMARKHA SIPAI,ABBASKHA GULAMKHA SIPAI,MEHMUDKHA SHARIFKHA,SALIMKHA SHARIFKHA,RAFIKKHA SHARIFKHA,ISHAQKHA SHARIFKHA,IQBALKHA SHARIKHA,JAKEERKHA SHARIKHA	,UNSERVED EXPIRED (R)
36674	FA/1106/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SULEKHA MIRKHA PATHAN (SINCE DECD.THRO'L/H),DHYOTKHA SULEKHA PATHAN	UNSERVED EXPIRED (R),MR VIJAY N RAVAL
36675	FA/1107/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GARIBSHA GULABSHA FAKIR,ABBASKHA KALEKHA (SINCE DECD.THRO'L/H),FIRDOSKHA ABBASKHA PATHAN,SANAMBIBI HUSENKHA PATHAN,GULSHANBIBI YAKUBKHA PATHAN,SHARIFABIBI HUSENBHAI SHAIKH	MR VIJAY N RAVAL
36676	FA/1108/2012	26/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MADARSANG DOLATSINGH LAKUM,GOVINDSANG DANSANG LAKUM,DURGABEN DHAJIBHAI ZAMPADIYA	RULE SERVED
36677	FA/1109/2012	26/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MADARSANG DOLATSING LAKUM,GOVINDSANG DANSANG LAKUM,AMRUTBEN KARSHANBHAI ZAMPADIYA	RULE SERVED
36678	FA/1114/2012	29/07/2013	NATIONAL INSURANCE COMPANY LIMITED THRO'AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	RAMESH N DHAYANI - FATHER OF KUMARI KRISHNABEN R DHAYANI,VASUBEN RAMESH DHAYANI-MOTHER OF KUMARI KRISHNABEN R DHAYANI,PARASMAL M JAIN,PARMANAND RANCHOD AEDGOR,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR ANAL S SHAH
36679	FA/1116/2012	17/08/2012	DURSINH SUBSINH RATHOD,	MR Y C PANDYA	AMJABEN W/O SOMSINH SUBSINH RATHOD,UNION OF INDIA THROUGH SUPERINTENDENT GENERAL POST OFFICE	MS RV ACHARYA,MR. YOGENDRA THAKORE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36680	FA/1117/2012	22/12/2016	DILIPKUMAR KISHANCHANDRA MALHOTRA,	MR MP SHAH,MS. KRUTI M SHAH	THAKOR SHAKRIBEN MAFAJI BAPUJI,THAKOR CHATURJI KESHAJI,THAKOR KESHAJI RANCHHODJI,THAKOR SHAKRIBEN RANCHHODJI,THAKOR RUKHIBEN RANCHHODJI,THAKOR GABHAJI RANCHHODJI - DECEASED,LILABEN GABHAJI THAKOR,RAMESH GABHAJI THAKOR,ROHIT GABHAJI THAKOR,THAKOR PRAHLADJI RANCHHODJI,LEGAL HEIRS OF DECD. THAKOR SENDHAJI DAHYAJI,THAKOR BHAGIBEN SENDHAJI,THAKOR VINOD (MINOR),MINOR THRO'NATURAL GUARDIAN BHAGIBEN SENDHAJI THAKOR BHOLA,THAKOR BALDEVJI DAHYAJI,THAKOR AJMALJI CHANDUJI,THAKOR GANPATJI KESHAJI,THAKOR KALIDAS KESHAJI,THAKOR BABUJI KESHAJI,RAMNIKLAL RANCHHODDAS BHADRA,MANSUKHLAL RANCHHODDAS BHADRA,NAVINCHANDRA RANCHHODDAS BHADRA,DAHYALAL VELJIBHAI PATEL,JAGDISHCHANDRA RANCHHODDAS BHADRA,LEGAL HEIRS OF DECD. GAGABHAI GOVABHAI,MALIBEN D/O GAGABHAI GOVABHAI,ZAVERBHAI GAGABHAI RABARI,JENABEN D/O GAGABHAI GOVABHAI,GANGABEN D/O GAGABHAI GOVABHAI,BALDEVBHAI GAGABHAI RABARI,LEGAL HEIRS OF DECD. NATVARBHAI MOHANBHAI JANI,YOGESHBHAI NATVARBHAI JOSHI,KALPANABEN VAMANKUMAR RAVAL,DEVENDRAKUMAR NATVARLAL JANI,DINESHBHAI HARJIBHAI PATEL,RAMESHCHANDRA BALLUBHAI DESAI,SATISH BABULAL SHAH,RAJVIBEN SATISHBHAI SHAH,RADHIKABEN SATISHBHAI SHAH,HARSH SATISHBHAI SHAH,INFORMATION OFFICER	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,UNSERVED EXPIRED (R),MR MRUGEN K PUROHIT,MR HB SINGH,GIRISH K PATEL,MR DILIP L KANOJIYA,MR JV VAGHELA
36681	FA/1118/2012	28/04/2015	STATE OF GUJARAT THRO' SUPERINTENDENT OF POLICE,	GOVERNMENT PLEADER	CHAMPABEN BADARSINH BABARBHAI DABHI,JAGATSINH BADARSINH DABHI,BHARATSINH BADARSINH DABHI,DINESHBHAI SHANKARBHAI VANKAR,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR SUNIL B PARIKH,(MR PARESH M DARJI)
36682	FA/1121/2012	27/11/2012	UNION OF INDIA THROUGH DEPUTY CHIEF ENGINEER (C & S),	MR RAVI KARNAVAT	DOLLAR C KANANI,	MR MEHUL SHARAD SHAH
36683	FA/1122/2012	27/12/2012	MANISH KUNVERJIBHAI RANA,	RC JANI & ASSOCIATE	HEMLATA @ SHITAL D/O DALSUKHBHAI PATEL,	RULE NOT RECD BACK
36684	FA/1123/2012	20/12/2012	STATE OF GUJARAT,DEPUTY COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	GANDALAL @ MANJIBHAI KANABHAI BHANDERI,	RULE SERVED,MR NITIN M AMIN
36685	FA/1124/2012	20/12/2012	STATE OF GUJARAT,DEPUTY COLLECTOR & LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL OGHAD NAGJI,	RULE SERVED,MR NITIN M AMIN
36686	FA/1125/2012	17/04/2012	KIRIT SHIVCHARAN GUPTA,KIRAN SHIVCHARAN GUPTA	MR YV VAGHELA	SURESHBHAI MOTIBHAI PATEL,PRAKASHBHAI BHAGWANJI MALI,SHANTIBEN PRAKASHBHAI MALI	MR SM SHUKLA,MR NIRAV C SANGHAVI
36687	FA/1126/2012	02/02/2016	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. YUSUFBHAI JIKARBHAI DABBAWALA,KAUSARBANU WD/O YUSUFBHAI DABBAWALA,NAYIM YUSUFBHAI DABBAWALA,MOHSIN YUSUFBHAI DABBAWALA,FULSUMBEN JAKIRBHAI DABBAWALA,KULVIRSINGH A JETHVA	,DELETED,MR.HIREN M MODI
36688	FA/1132/2012	10/05/2012	GAUTAMBHAI GORDHANBHAI DESAI,	MR P B KHANDHERIA	DEVIKABEN GAUTAMBHAI DESAI,SENIOR MANAGER	DS AFF.NOT FILED (N),RULE SERVED,MS SEJAL K MANDAVIA
36689	FA/1134/2012	13/09/2012	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DARIYABEN WD/O PUNAJI THAKOR,NARMADABEN PUNAJI THAKOR,MAGANJI PUNAJI THAKOR,VIRVHANDJI PUNAJI THAKOR,CHAGANJI DILUJI THAKOR (SOLANKI),CHAGANJI DILUJI THAKOR (SOLANKI)	,(MR NIKHIL S KARIEL),MR VIRAL J DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36690	FA/1137/2012	08/05/2012	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SUNILBHAI RAVJIBHAI TALPADA THRO'GUARDIAN,CHETANBHAI JAYRAMBHAI SOLANKI,JAYARAMBHAI KODARBHAI SOLANKI	
36691	FA/1139/2012	23/10/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LAVJIBHAI HAMIRBHAI CHAVDA,SURESHBHAI LAVJIBHAI CHAVDA	RULE SERVED,MR BHUNESH C RUPERA
36692	FA/1140/2012	19/04/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR VC THOMAS	LAKHDHIRBHAI DEVABHAI RABARI,GITABEN V THAKKAR,ROHITBHAI JAIRAMBHAI CHUNARA	
36693	FA/1141/2012	01/03/2019	PASCHIM GUJARAT VIJ CO LTD,	MR SP HASURKAR	HEIRS OF ANADABHAI PURMABHAI,LAVJIBHAI ANADABHAI,BHAGWANBHAI ANADABHAI	,RULE SERVED,(MRS VD NANAVATI)
36694	FA/1142/2012	04/09/2012	PATEL BHIKHABHAI ISHVARBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36695	FA/1143/2012	04/09/2012	PATEL BHIKHABHAI ISHVARBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36696	FA/1144/2012	04/09/2012	PATEL MADHAVLAL CHATURDAS,PATEL CHUNILAL CHATURDAS,PATEL BABULAL CHATURDAS,PATEL VITHALBHAI CHATURDAS,PATEL JYOTIBEN CHATURDAS	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36697	FA/1145/2012	04/09/2012	PATEL MADHAVLAL CHATURDAS,PATEL CHUNILAL CHATURDAS,PATEL BABULAL CHATURDAS,PATEL VITHALBHAI CHATURDAS,PATEL JYOTIBEN CHATURDAS	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36698	FA/1146/2012	04/09/2012	PATEL MAHESHKUMAR TRIBHOVANDAS,PATEL KHODABHAI TRIBHOVANDAS,PATEL BHIKHABHAI ISHVERBHAI,PATEL NITINCHANDRA BHIKHABHAI,PATEL KHEMCHANDBHAI NAROTTAMBHAI,PATEL MAHENDRAKUMAR NAROTTAMBHAI,PATEL KANUBHAI SHANKERBHAI,PATEL DASHRATBHAI SHANKERBHAI,PATEL GANGARAM JORDAS,PATEL AMRUTLAL RANCHHODDAS,PATEL JAYANTIBHAI SOMABHAI,PATEL KASHIBEN AMBARAM,SUBHADRABEN PRAVINBHAI,PATEL AMRITABEN PRAVINBHAI,PATEL VIRENKUMAR PRAVINBHAI,PATEL ANANDKUMAR PRAVINBHAI,HEIRS OF DECD. PATEL AMRATBHAI MORARDAS,PATEL SUBHADRABEN AMRATLAL,PATEL BHIKHABHAI AMRATLAL,PATEL MAHESHBHAI AMRATLAL,PATEL RAJENDRABHAI AMRATLAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36699	FA/1147/2012	04/09/2012	PATEL SUBHADRABEN PRAVINBHAI,PATEL DASHRATBHAI SHANKARLAL,PATEL ASHOKBHAI SHANKARLAL,PATEL MAHESHBHAI SHANKARLAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36700	FA/1148/2012	04/09/2012	PATEL BHOGILAL TRIBHOVANDAS,PATEL CHIMANLAL TRIBHOVANDAS,PATEL VINUBHAI TRIBHOVANDAS,PATEL JIGNESHBHAI CHIMANLAL,PATEL HETALBEN CHIMANLAL VILL: UNAVA, TAL: UNJHA	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36701	FA/1149/2012	04/09/2012	NAYI BHIKHABHAI KESHAVLAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36702	FA/1150/2012	04/09/2012	PATEL LAXMANBHAI ISHVARBHAI,PATEL HARESHBHAI ISHVARBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36703	FA/1151/2012	04/09/2012	PATEL HARGOVANBHAI MOHANBHAI,PATEL CHHAGANBHAI MOHANBHAI,PATEL PURSHOTTAMBHAI MOHANBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36704	FA/1152/2012	04/09/2012	PATEL HARGOVANBHAI MOHANBHAI,PATEL CHHAGANBHAI MOHANBHAI,PATEL PURSHOTTAMBHAI MOHANBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36705	FA/1153/2012	04/09/2012	PATEL DILIPKUMAR NATWARLAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36706	FA/1154/2012	04/09/2012	PATEL AMRATBHAI MADHAVLAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36707	FA/1155/2012	04/09/2012	PATEL AMRATBHAI MADHAVLAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36708	FA/1156/2012	04/09/2012	HEIRS OF DECD. PATEL VASTARAM PARSHOTTAMDAS,PATEL AMBABEN VASTARAM,PATEL BABUBHAI VASTARAM,PATEL RAMILABEN VASTARAM,PATEL MAHESHBHAI VASTARAM	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36709	FA/1157/2012	04/09/2012	PATEL MAFATLAL PARSHOTTAMDAS,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36710	FA/1158/2012	04/09/2012	PATEL CHATURBHAI PARSHOTTAMDAS,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36711	FA/1159/2012	04/09/2012	PATEL HIRAGAURI UTTAMLAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36712	FA/1160/2012	04/09/2012	PATEL HIRAGAURI UTTAMLAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36713	FA/1161/2012	04/09/2012	HEIRS OF DECD. PATEL PRAHLADBHAI AMBARAM- PATEL REVABEN,PATEL JITENDRAKUMAR PRAHLADBHAI,HEIRS OF DECD. PATEL AMRATBHAI AMBARAM,PATEL KANKUBEN AMRATBHAI,PATEL RAJNIKANT AMRATBHAI,PATEL MADHUBEN AMRATBHAI,PATEL USHABEN AMRATBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36714	FA/1162/2012	04/09/2012	HEIRS OF DECD. PATEL PRAHLADBHAI AMBARAM,PATEL JITENDRAKUMAR PRAHLADBHAI,HEIRS OF DECD. PATEL AMRATBHAI AMBARAM,PATEL KANKUBEN AMRATBHAI,PATEL RAJNIKANT AMRATBHAI,PATEL MADHUBEN AMRATBHAI,PATEL USHABEN AMRATBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36715	FA/1163/2012	04/09/2012	PATEL AMRATBHAI MANILAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36716	FA/1164/2012	04/09/2012	PATEL BABUBHAI GANGARAM,PATEL PARESHBHAI BABULAL,PATEL HARESHKUMAR BABULAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36717	FA/1165/2012	04/09/2012	PATEL DAHYABHAI LILABHAI,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36718	FA/1166/2012	04/09/2012	PATEL RAIBEN KESHAVLAL,PATEL JAYANTILAL KESHAVLAL,PATEL VISHNUBHAI KESHAVLAL,PATEL UTTAMBHAI KESHAVLAL,PATEL HASMUKHBHAI KESHAVLAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36719	FA/1167/2012	04/09/2012	PATEL HASMUKHBHAI AMBALAL,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36720	FA/1168/2012	04/09/2012	HEIRS OF PATEL HIRABEN GANGARAM- PATEL BHAGVATIBEN GANGARAM,PATEL NAVINBHAI GANGARAM,PATEL VINODBHAI GANGARAM	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36721	FA/1169/2012	04/09/2012	PATEL RATANBEN BABULAL,PATEL URMILABEN BABULAL,PATEL KETANBHAI BABULAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36722	FA/1170/2012	04/09/2012	PATEL KANTABEN MANILAL,PATEL RAMESHBHAI MANILAL,HEIRS OF DECD. PATEL BHANUBHAI MANILAL,PATEL LAXMIBEN BHANUBHAI,PATEL KHUSHBUBEN BHANUBHAI,PATEL PRIYABEN BHANUBHAI,PATEL MITBHAI BHANUBHAI,PATEL ARVINDBHAI MANILAL,PATEL SUBHADRABEN MANILAL,PATEL SUSHILABEN MANILAL,PATEL SAVITABEN MANILAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36723	FA/1171/2012	04/09/2012	HIRS OF DECD. SHANTILAL KHEMCHANDBHAI- PATEL CHANDRAKANT,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36724	FA/1172/2012	04/09/2012	PATEL SANJAYKUMAR KANTILAL,PATEL GOVINDBHAI KANTILAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36725	FA/1173/2012	04/09/2012	HEIRS OF DECD. PATEL PRAHLADBHAI RANCHHODDAS,PATEL KANTABEN PRAHLADBHAI,PATEL BHARATBHAI PRAHLADBHAI,PATEL SHARMISHTABEN PRAHLADBHAI,PATEL NARENDRAKUMAR PRAHLADBHAI,PATEL AMRUTBHAI RANCHHODBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	

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36726	FA/1174/2012	04/09/2012	HEIRS OF DECD. PATEL PRAHLADBHAI RANCHHODDAS,PATEL KANTABEN PRAHLADBHAI,PATEL BHARATBHAI PRAHLADBHAI,PATEL SHARMISHTABEN PRAHLADBHAI,PATEL AMRUTBHAI RANCHHODBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36727	FA/1175/2012	04/09/2012	HEIRS OF DECD. PATEL MANILAL AMBARAM- SHANTABEN MANILAL,PATEL MANJULABEN MANILAL,PATEL SUBHADRABEN MANILAL,PATEL JYOTSNABEN MANILAL,PATEL ASHABEN MANILAL,PATEL MITESHKUMAR MANILAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36728	FA/1176/2012	04/09/2012	HEIRS OF DECD. PATEL MANILAL AMBARAM - SHANTABEN MANILAL,PATEL MANJULABEN MANILAL,PATEL SUBHADRABEN MANILAL,PATEL JYOTSNABEN MANILAL,PATEL ASHABEN MANILAL,PATEL MITESHKUMAR MANILAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36729	FA/1177/2012	04/09/2012	PATEL MAFATLAL ISHVARLAL,PATEL DASHRATBHAI ISHVARLAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36730	FA/1178/2012	04/09/2012	PATEL SHARDABEN PRAHLADBHAI,PATEL SURESHKUMAR PRAHLADBHAI,PATEL DINESHKUMAR PRAHLADBHAI,PATEL KAMLESHKUMAR PRAHLADBHAI,PATEL MAHESHKUMAR PRAHLADBHAI,PATEL ALPESHKUMAR PRAHLADBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36731	FA/1179/2012	04/09/2012	PATEL BALDEVBHAI HARGOVANBHAI,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36732	FA/1180/2012	04/09/2012	PATEL RAJUBHAI TRIBHOVANDAS,PATEL PARESHBHAI TRIBHOVANDAS	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36733	FA/1181/2012	04/09/2012	PATEL PRAHLADBHAI HARGOVANBHAI,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36734	FA/1182/2012	04/09/2012	PATEL MANIBEN MOHANBHAI,PATEL HARSHADKUMAR MOHANBHAI,PATEL ARVINDKUMAR MOHANBHAI,PATEL KAILASHBEN MOHANBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36735	FA/1183/2012	04/09/2012	HEIRS OF DECD. PATEL NARROTAMBHAI MANGALDAS,PATEL SHANTABEN NARROTAMBHAI,PATEL NARMADABEN NAROTTAMBHAI,PATEL LILABEN NAROTTAMBHAI,HEIRS OF DECD. PATEL MANILAL MANGALDAS,PATEL DIVALIBEN MANILAL,PATEL SHANTILAL MANILAL,PATEL HASUMATIBEN MANILAL,PATEL SAVITABEN MANILAL,PATEL SUREKHABEN MANILAL,PATEL KASHIRAM MANGALDAS,PATEL VITTHALBHAI MANGALDAS,PATEL KESHAVLAL MANGALDAS,PATEL JAYANTIBHAI SHANKARLAL,PATEL SURESHBHAI MANGALDAS,PATEL MANIBEN SHANKERLAL,PATEL HANSABEN SHANKERLAL,PATEL MANGUBEN SHANKERLAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36736	FA/1184/2012	04/09/2012	HEIRS OF DECD. PATEL NARROTAMBHAI MANGALDAS,PATEL SHANTABEN NARROTAMBHAI,PATEL NARMADABEN NAROTTAMBHAI,PATEL LILABEN NAROTTAMBHAI,HEIRS OF DECD. PATEL MANILAL MANGALDAS,PATEL DIVALIBEN MANILAL,PATEL SHANTILAL MANILAL,PATEL HASUMATIBEN MANILAL,PATEL SAVITABEN MANILAL,PATEL SUREKHABEN MANILAL,PATEL KASHIRAM MANGALDAS,PATEL VITTHALBHAI MANGALDAS,PATEL KESHAVLAL MANGALDAS,PATEL JAYANTIBHAI SHANKARLAL,PATEL SURESHBHAI MANGALDAS,PATEL MANIBEN SHANKERLAL,PATEL HANSABEN SHANKERLAL,PATEL MANGUBEN SHANKERLAL	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36737	FA/1185/2012	04/09/2012	PATEL KANTIBHAI SHAMBHUBHAI,PATEL PRAHLADBHAI SHAMBHUBHAI,HEIRS OF DECD. PATEL AMATBHAI PRABHUDAS,PATEL RAIBEN AMRATLAL,PATEL SURESHKUMAR AMRATLAL,PATEL RAMILABEN AMRUTLAL,PATEL VASANTIBEN MAHESHKUMAR,PATEL PAL MAHESHKUMAR,PATEL ASHMI MAHESHKUMAR,PATEL RAMESHBHAI PRABHUDAS	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36738	FA/1186/2012	04/09/2012	IKBAL RAJMAHMAD BADU,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36739	FA/1187/2012	04/09/2012	PATEL BHIKHABHAI ISHVARBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36740	FA/1188/2012	04/09/2012	PATEL BHIKHABHAI ISHVARBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36741	FA/1189/2012	04/09/2012	PATEL BHIKHABHAI ISHVARBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36742	FA/1190/2012	04/09/2012	IKBAL RAJMAHMMAD BADU,AKBARBHAI NATHUBHAI SHAIKH	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36743	FA/1191/2012	04/09/2012	PATEL VASTARAM PRABHUDAS,HEIRS OF DECD. TULSIDAS BHAICHNDAS-PATEL PURSHOTTAMBHAI,PATEL AMRUTLAL AMBALAL,PATEL CHIMANLAL PRABHUDAS	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36744	FA/1192/2012	04/09/2012	HEIRS OF DECD. PATEL MAFATLAL BECHARDAS,PATEL NAVINBHAI MAFATLAL,PATEL SOMABHAI MAFATLAL,PATEL KANUBHAI MAFATLAL,PATEL AMRUTBHAI MAFATLAL,PATEL PRAVINBAHI MAFATLAL,PATEL VINUBHAI MAFATLAL,PATEL NARANBHAI SHANKARBHAI,PATEL BABALDAS KANJIDAS	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36745	FA/1193/2012	04/09/2012	PATEL MADHAVLAL JOITARAM,PATEL KANTILAL JOITARAM	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36746	FA/1194/2012	04/09/2012	PATEL PURNIMABEN JITENDRABHAI,	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36747	FA/1195/2012	04/09/2012	PATEL RAMANBHAI GOPALBHAI,PATEL HIRABEN GOPALBHAI,PATEL MAFATLAL GOPALBHAI,PATEL AMRUTLAL GOPALBHAI,PATEL KANUBHAI GOPALBHAI,PATEL BHARATBHAI GOPALBHAI,PATEL KOKILABEN GOPALBHAI,PATEL MUKESHBHAI GOPALBHAI,PATEL MADHUBEN GOPALBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36748	FA/1196/2012	04/09/2012	HEIRS OF DECD. PATEL JAYANTIBHAI MOHANBHAI,PATEL SAROJBEN JAYANTILAL,PATEL SANJAYKUMAR JAYANTIBHAI,PATEL ALPESHBHAI JAYANTIBHAI,PATEL KULDIP JAYANTIBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36749	FA/1197/2012	04/09/2012	HEIRS OF DECD. AMBALAL ISHVERDAS- PATEL NAVINCHANDRA AMBALAL,PATEL CHANDRAKANT AMBALAL,PATEL NATVARBHAI HARIBHAI,PATEL BABUBHAI HARIBHAI,PATEL MIRATBEN CHANDUBHAI,PATEL AMBABEN HARIBHAI	HL PATEL ADVOCATES	STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPL. LAND ACQUISITION OFFICER	
36750	FA/1200/2012	09/03/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR VC THOMAS	LEGAL HEIRS OF DECD. BABUBHAI BACHUBHAI PATEL,URVISHABEN BABUBHAI PATEL,SAVITABEN BACHUBHAI PATEL,BACHUBHAI VASRAMBHAI PATEL,VINJUBHAI MANJIBHAI PATEL	,RULE UNSERVED,MRS NILDHARA I DESAI
36751	FA/1202/2012	26/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GHELABHAI RAMJIBHAI SHIPALIYA,SINGHAL TRANSPORT CORPORATION PARTNER- RAJESH PORVAL,ORIENTAL INSURANCE CO LTD,ASMALBHAI HANIFBHAI DODHIYA	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,(MR MAULIK J SHELAT)
36752	FA/1204/2012	06/08/2012	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NANABHAI SHIVABHAI SHIYAL,JAY MATAJI ENGINEERING WORKS - THROUGH OWNER HAMIRBHAI,ULTRATECH (NARMADA) CEMENT COMPANY	RULE SERVED,MR UT MISHRA
36753	FA/1210/2012	23/04/2012	SALE OSMAN SAMA,RAHIMBHAI SALE SAMA,AJBAI AMIN SAMA,ABDUL AMIN SAMA (MINOR) THROUGH PET. NO.3,MARIYABAI AMIN SAMA,ASMABAI AMIN SAMA,MAMTABAI AMIN SAMA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	SHUBHAM SHIPPING SERVICES PVT LTD,ADANI PORT LTD @ MUNDRA PORT AND SPECIAL ECONOMIC ZONE LTD,SWAMINARAYAN VIJAY CARRY TRADE PVT LTD	
36754	FA/1212/2012	13/12/2019	NAYNABA JAGATSINH JADEJA,ZARANABA JAGATSINH JADEJA (MINOR)THRO' NAYNABA J JADEJA,DIVYARAJSINH JAGATSINH JADEJA (MINOR) THRO'NAYNABA J JADEJA	MR MEHUL S SHAH	DRIVER OF TRUCK NO GQY-4559,HARILAL TEJAJI RAJPUT,NATIONAL INSURANCE CO LTD,YUVRAJSINH JAGATSINH JADEJA	,RULE SERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36755	FA/1215/2012	10/05/2012	LEGAL HEIRS OF ANOPSINH GHISHUSINH CHAUHAN,KAVITAKANVAR ANOPSINH CHAUH,GHISHUSINH SUCHANSINH CHAUHAN,LALITAKANVAR GHISHUSINH CHAUHAN	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAGHUVIRSINH JAYSINH SHEKHAVAT,NARAYANSINH GULABSINH MEDATIYA,NEW INDIA ASSURANCE CO. LTD,POPATBHAI VAJABHAI,RANABHAI NATHABHAI MODHVADIYA	,MR SUNIL B PARIKH
36756	FA/1216/2012	24/04/2012	ANILBHAI SADASHIV PATIL,	(MR DHIRENDRA MEHTA)	BIJENDRASINH MAGANSINH TOMAR,SURENDRASINH BAIJNATHSINH RAJPUT,UNITED INDIA INSURANCE COMPANY LIMITED	DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR UT MISHRA
36757	FA/1217/2012	26/04/2012	AMBARAM MADEVBHAI PRAJAPATI,	MR.RAJESH B SONI	PRESIDENT,NEW INDIA INSURANCE COMPANY LTD	,MR SHALIN N MEHTA
36758	FA/1219/2012	25/04/2012	RAMESHBHAI LIMABHAI SANGADA BHIL,	MR MTM HAKIM	RATANBHAI KASUBHAI NINAMA,NARESHBHAI HIRALAL JAIN,NATIONAL INSURANCE COMPANY LTD	,MS LILU K BHAYA
36759	FA/1220/2012	07/05/2012	JIGNESH CHHOTALAL DAVE,	(MR JAGDISH H MEHTA),MR VIREN G DAVE	BANK OF INDIA MANAGER,DILIP MOHANLAL PATHAK,SHARDABEN W/O DILIPBHAI PATHAK	,MR NIRAV C THAKKAR
36760	FA/1221/2012	05/07/2012	SHAILESHKUMAR NATWARJI THAKOR,	MR. YOGENDRA THAKORE	DRIVER AND OWNER OF MARUTI CAR NO GJ-2-R-6607, RAWAL HITESH,INSURANCE COMPANY OF MARUTI CAR NO GJ-2-R-6607	,MR DAKSHESH MEHTA
36761	FA/1223/2012	03/08/2016	SHASHIKANT PURSHOTTAMDAS BHATIA,	MR MOHSIN M HAKIM	SHAILESHBHAI RAJUBHAI BM,HARISHBHAI SHRIDHARBHAI VAIDH,NEW INDIA INSURANCE CO.LTD,	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
36762	FA/1227/2012	08/05/2012	NIRUPABEN WD/O CHANDRAKANT SHANTILAL SHAH,MITAL CHANDRAKANT SHAH	MS NIYATI K SHAH	RATILAL CHHAGANLAL RATHOD,AGENCY AND CARGO CARE,NEW INDIA ASSURANCE CO. LTD	
36763	FA/1232/2012	20/06/2012	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	NAGESHWARRAI VIJAY RAGHAVRAI,CHANDRABHAN MATAPRASAD SHARMA	
36764	FA/1234/2012	01/07/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BABITADEVI VASHISHTHA DEV,SONUKUMAR VASHISHTHA DEV (MINOR) THRO'RESP-1-BABITADEVI,SONIKUMAR VASHISHTHA DEV (MINOR) THRO'RESP-1-BABITADEVI,MALIK CRANE SERVICES	NOTICE SERVED,NOTICE UNSERVED,MR RC KAKKAD
36765	FA/1236/2012	17/07/2019	LEGAL HEIRS OF THE DECEASED VIRJIBHAI-,VANITA VIRJIBHAI ALAGIYA,SANGITA VIRJIBHAI ALAGIYA,KIRAN VIRJIBHAI ALAGIYA,DHARMESH @ LALO VIRJIBHAI ALAGIYA	MR.HIREN M MODI	MANAJI PRADHANJI THAKOR,GANDALAL PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
36766	FA/1237/2012	17/07/2019	MAGANBHAI MOHANDBHAI PATEL,	MR.HIREN M MODI	MANAJI PRADHANJI THAKOR,GANDALAL PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
36767	FA/1238/2012	17/07/2019	LEGAL HEIRS OF THE DECEASED VIRJIBHAI-,VANITA VIRJIBHAI ALAGIYA,SANGITA VIRJIBHAI ALAGIYA,KIRAN VIRJIBHAI ALAGIYA,DHARMESH @ LALO VIRJIBHAI ALAGIYA	MR.HIREN M MODI	MANAJI PRADHANJI THAKOR,GANDALAL PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
36768	FA/1239/2012	17/07/2019	LEGAL HEIRS OF THE DECEASED BABUBHAI LAVABHAI PATEL,SONAL BABUBHAI PATEL,HARESH BABUBHAI PATEL,JIGNESH BABUBHAI PATEL	MR.HIREN M MODI	MANAJI PRADHANJI THAKOR,GANDALAL PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
36769	FA/1240/2012	17/07/2019	DHIRUBHAI BHIMJIBHAI PATEL,RASILABEN DHIRUBHAI PATEL	MR.HIREN M MODI	MANAJI PRADHANJI THAKOR,GANDALAL PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36770	FA/1241/2012	17/07/2019	LEGAL HEIRS OF THE DECEASED LABHUBEN MAGANBHAI PATEL,BHARAT MAGANBHAI PATEL,SHOBHABEN MAGANBHAI PATEL,KAILASBEN MAGANBHAI PATEL	MR.HIREN M MODI	MANAJI PRADHANJI THAKOR,GANDALAL PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
36771	FA/1242/2012	26/04/2012	KANJIBHAI CHATURBHAI PARMAR, HUSBAND OF DECEASED REKHABEN,PAYALBEN KANJIBHAI PARMAR,DHARMENDRABHAI KANJIBHAI PARMAR,JAYESH KUMAR KANJIBHAI PARMAR	MR GAJENDRA P BAGHEL	GANPATSINH PARVATSINH CHAUHAN,SHAILESHKUMAR RAJNIKANT SHAH,UNITED INDIA INSURANCE CO LTD,DIGVIJAYSINH HARIDATTSINH VAGHELA,HARIDATTSINH CHANDRASINH VAGHELA,IFFCO TOKYO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA,MR VIBHUTI NANAVATI
36772	FA/1243/2012	26/04/2012	RADHABEN KANUBHAI RAVAL,	MR GAJENDRA P BAGHEL	GANPATSINH PARVATSINH CHAUHAN,SHAILESHKUMAR RAJNIKANT SHAH,UNITED INDIA INSURANCE CO LTD,DIGVIJAYSINH HARIDATTSINH VAGHELA,HARIDATTSINH CHANDRASINH VAGHELA,IFFCO TOKYO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA,MR VIBHUTI NANAVATI,MR VIJAL P DESAI
36773	FA/1248/2012	09/08/2017	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	VASUDEV MANGARAM AALVANI,PUNAMBEN VASUDEV AALVANI,MANGARAM TARACHAND,RAKESH RATANSINH RAJPUT,RAMESHBHAI RAMUJAGIR PATHAK	RULE SERVED BY DS,SERVED BY AFFIX. (R),MR.HIREN M MODI
36774	FA/1250/2012	16/07/2012	CHHATRASINH NARPATSINH KHER,	MR MTM HAKIM	HARJINDERSING LAKHASING KHAK (SARDAR),NANDLAL L MAKHIJA,NATIONAL INSURANCE CO LTD	
36775	FA/1252/2012	06/09/2012	DHARMENDRASINH BHARATSINH-LEGAL HEIRS OF DECD. BHARATSINH,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH COLLECTOR	
36776	FA/1267/2012	05/07/2012	KANTIBHAI MANCHHABHAI - HEIR OF DECD MANCHHABHAI JANABHAI,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36777	FA/1268/2012	05/07/2012	HEIR AND LEGAL REPRESENTATIVE OF DECEASED HIMMATBHAI,SONIBEN HIMMATBHAI TADVI,PRATAPBHAI HIMMATBHAI TADVI,MANJULABEN HIMMATBHAI TADVI,KAPILABEN HIMMATBHAI TADVI,PRAVINBHAI HIMMATBHAI TADVI	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36778	FA/1271/2012	05/07/2012	RANCHHODBHAI SHANKARBHAI NAIK,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36779	FA/1272/2012	05/07/2012	NARMADABEN RAMSINGBHAI KOLI,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36780	FA/1273/2012	05/07/2012	MADIYA MANSUKHBHAI KOLI,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36781	FA/1276/2012	05/07/2012	UDESINH NANABHAI KOLI,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36782	FA/1277/2012	05/07/2012	KANCHANBHAI VAGHAJIBHAI VANKAR,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36783	FA/1278/2012	05/07/2012	BHIKHABHAI CHIMANBHAI - HEIR OF DECD CHIMANBHAI JINABHAI,	MR ASHISH H SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
36784	FA/1281/2012	29/08/2013	RECKON DIAGNOSTICS PVT LTD,	MR MAULIK N SHAH	JOINT DIRECTOR - EMPLOYEES STATE INSURANCE CORPORATION,RECOVERY OFFICER - EMPLOYEES STATE INSURANCE CORPORATION	
36785	FA/1282/2012	29/08/2013	RECKON DIAGNOSTICS PVT LTD,	MR MAULIK N SHAH	JOINT DIRECTOR - EMPLOYEES STATE INSURANCE CORPORATION,RECOVERY OFFICER - EMPLOYEES STATE INSURANCE CORPORATION	
36786	FA/1303/2012	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NOORMAMAD UMARBHAI SODHA,HASAN ABDRERAHEMAN MAJGUL,JIVRAJBHAI DANABHAI RATHOD,LEGAL HEIRS OF DECD. JAGDISHBHAI KADVABHAI SOJITRA,KADVABHAI KALABHAI RANK,KANTABEN KADVABHAI RANK,PRAGNABEN KADVABHAI RANK	,RULE NOT RECD BACK,RULE SERVED,MR TUSHAR L SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36787	FA/1304/2012	14/08/2012	LEGAL HEIRS OF DECD. JIVRAJBHAI RAGHAVJIBHAI,NARSHIBHAI JIVRAJBHAI,ANSUYABEN JIVRAJBHAI,JAYABEN JIVRAJBHAI,LEGAL HEIRS OF DECD. BALDHA BAVAMAIYA,NANJIBHAI BAVANJIBHAI (BAVAMAIYA),CHHAGANBHAI BAVANJIBHAI (BAVAMAIYA),HEMIBEN CHHAGANBHAI,HANSABEN CHHAGANBHAI,KANCHANBEN CHHAGANBHAI,RAKESHBHAI CHHAGANBHAI,BHARATBHAI CHHAGANBHAI,DHIRAJLAL BAVANJIBHAI (BAVAMAIYA),BABUBHAI BAVANJIBHAI(BAVAMAIYA),DAYABHAI BAVANJIBHAI (BAVAMAIYA),MANJULABEN BAVANJIBHAI (BAVAMAIYA)	MR HASIT H JOSHI	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,OFFICE OF SPECIAL LANC ACQUISITION OFFICER	GOVERNMENT PLEADER
36788	FA/1309/2012	24/08/2012	LEGAL HEIRS OF DECD SOLANKI MANGALBHAI RANCHHODBHAI-VAJESIN,GANGABEN D/O MANGALBHAI RANCHHODBHAI WD/O MELABHAI BHIKHABHA,SURAJBEN WD/O ISHWARBHAI MANGALBHAI SOLANKI	MR SP MAJMUDAR,MR P P MAJMUDAR	LEGAL HEIRS OF DECD MANGALBHAIRANCHHODBHAI-LEGAL HEIRS OF,LEGAL HEIRS OF DECD VITTHALBHAI DAHYABHAI SOLANKI,PREMILABEN VITTHALBHAI SOLANKI,SUNNYBHAI VITTHALBHAI SOLANKI,URMILABEN VITTHALBHAI SOLANKI,USHABEN VITTHALBHAI SOLANKI,SONALBEN VITTHAALBHAI SOLANKI,AJITBHAI VITTHALBHAI SOLANKI,KOKILABEN WD/O RAMESHBHAI DAHYABHAI SOLANKI,DECD KANUBHAI DHAYABHAI SOLANKI (NO HEIRS),JADABEN DAHYABHAI SOLANKI,SAVITABEN DAHYABHAI SOLANKI,SAROJBEN DAHYABHAI SOLANKI,LEGAL HEIRS OF DECD. KASHIBEN D/O MANGALBHAI RANCHHODBHAI,JAGDISHBHAI MOHANBHAI,RAMANBHAI MOHANBHAI,MANJUBEN MOHANBHAI,LEGAL HEIRS OF JAMNABEN D/O MANGALBHAI RANCHHODBHAI WD/O,MANHARBHAI DAHYABHAI,SHARDABEN WD/O AMARSINH MANGALBHAI,CHHGANBHAI MANGALBHAI,LEGAL HEIRS OF DECD BAI JAYALAXMI D/O KANIYALAL HARILAL &,BHATT JITENDRARAI KAPILRAI,BHATT CHANDRAKANT KAPILRAI,BHATT RAJENDRABHAI KAPILRAI,BHATT KIRITKUMAR KAPILRAI,BHATT BHARTENDRABHAI KAPILRAI,MRUDULABEN WD/O PRAVINCHANDRA BAPULAL THAKKER,JULLYBENPRAVINCHANDRA THAKKER,SATYANARAYAN TRADERS,HON'BLE COURT OF ADDITIONAL SENIOR CIVIL JUDGE	,MR PARTHIV B SHAH
36789	FA/1312/2012	12/12/2020	BAJAJ ALLIANZ GENERAL INS. CO. LTD,	MR VIBHUTI NANAVATI	ASHOK BABULAL MADRSI,TRANSPORT MANAGER,H T PATEL PROP. OF RAINBOW TRAVELS PVT,HEIRS OF NAGINBHAI GOHEL,HANSABEN NAGINBHAI GOHEL,JIGNESHBHAI NAGINBHAI GOHEL,PRAKASHBHAI NAGINBHAI GOHEL	,RULE SERVED,MR HS MUNSHAW,MR MAKBUL I MANSURI
36790	FA/1314/2012	12/12/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VANRAJSINH BAVUBHA PARMAR,AJARBHAI @ SHAKAL GOVINDBHAI MAKVANA,YOGENDRASINH SAJUBHA GOHIL,HEIRS OF DECD. BIPINBHAI @ VIPINBHAI DAMJIBHAI KHASIYA,SHARDABEN @ SHITALBEN BIPINBHAI @ VIPINBHAI KHASIYA,MILI BIPINBHAI @ VIPINBHAI KHASIYA,KETAN BIPINBHAI @ VIPINBHAI KHASIYA(MINOR) THRO'RESP-4/1,KAPIL BIPINBHAI @ VIPINBHAI KHASIYA(MINOR)THRO'RESP-4/1,DAMJIBHAI BHAGVANBHAI KHASIYA	,RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH),MR RAJESH O GIDIYA
36791	FA/1315/2012	14/12/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR VC THOMAS	VIKRAMBHAI HIMATBHAI PARMAR,KAMLESHBHAI VIKRAMBHAI PARMAR,JAYESHBHAI VIKRAMBHAI PARMAR,KESHARISINH PARSHOTTAMBHAI PARMAR,RAJUBHAI CHIMANBHAI PARMAR	RULE SERVED,MR ARPIT A KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36792	FA/1316/2012	19/03/2013	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	KANTIBHAI BHOJABHAI FULVADI,RAMESHBHAI KANTIBHAI FULVADI,JALABHAI KANTIBHAI FULVADI (MINOR) THRO' RESP.1-KANTIBHAI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA,MR NIKHIL S VYAS
36793	FA/1317/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	DHUNIBEN KANTIBHAI VADI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36794	FA/1318/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	DAULATBHAI KANTIBHAI VADI (MINOR) THRO'KANTIBHAI J VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36795	FA/1319/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	BHAVNABEN KANTIBHAI VADI (MINOR)THRO'KANTIBHAI J VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36796	FA/1320/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	LALABHAI KANTIBHAI VADI (MINOR) THRO' KANTIBHAI J VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36797	FA/1321/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SHANTIBEN POPATBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36798	FA/1322/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	RAMESHBHAI MAGANBHAI VADI (MINOR) THRO' MAGANBHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36799	FA/1323/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SURAJBEN MAGANBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36800	FA/1324/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SAMUBEN WD/O MANABHAI MAVJIBHAI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36801	FA/1325/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	TALSIBHAI MANJIBHAI FULVADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36802	FA/1326/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	LEELBEN JESARBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36803	FA/1327/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SURAJBEN TALSIBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36804	FA/1328/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	VIHABHAI MOHANBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36805	FA/1329/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	HALUBEN TULSIBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36806	FA/1330/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SHANTIBEN HALAMANBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36807	FA/1331/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	JARUKHABEN MAGANBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36808	FA/1332/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	BALVANTBHAI MANJIBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36809	FA/1333/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	GOMTIBEN VAKILBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36810	FA/1334/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	CHANDRIKABEN KHODABHAI VADI(MINOR)THRO' KHODABHAI J VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36811	FA/1335/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	RAJUBHAI KHODABHAI VADI(MINOR) THRO' KHODABHAI J VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36812	FA/1336/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SULTANBHAI VIHABHAI VADI(MINOR)THRO' VIHABHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36813	FA/1337/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	JAGDISHBHAI HALAMANBHAI VADI(MINOR) THRO'HALAMANBHAI V VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36814	FA/1338/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	DAULATBHAI VAKILBHAI VADI (MINOR) THRO' VAKILBHAI V VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36815	FA/1339/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	DAKUBEN RAMEHSBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36816	FA/1340/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	RAMEHSBHAI SOMABHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36817	FA/1341/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	AMINABEN RAMESHBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36818	FA/1342/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	JASUBEN TULSHIBHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36819	FA/1343/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	RAMILABEN SAMJUBHAI VADI(MINOR) THRO' SAMJUBHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36820	FA/1344/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	DINESHBHAI MASHURBHAI VADI(MINOR)THRO' MASHRUBHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36821	FA/1345/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	THAKORBHAI DEVABHAI VADI(MINOR) THRO' DEVABHAI V VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36822	FA/1346/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	RAMTUBHAI VIHABHAI VADI(MINOR) THRO' VIHABHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36823	FA/1347/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SAKARBEN JUVANBHAI VADI(MINOR) THRO' BALVANTBHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36824	FA/1348/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	HITESHBHAI BABUBHAI VADI(MINOR) THRO' BABUBHAI M VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36825	FA/1349/2012	05/09/2012	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	HIRABEN KHODABHAI VADI,LADHABHAI JAKHARABHAI RABARI,GANSHYAMKUMAR MANSUKHLAL THAKKER	
36826	FA/1353/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PRABHUBHAI MANCHHARAM,MOHANBHAI PRABHUBHAI,JAYNTIBHAI PRABHUBHAI	,MR P P MAJMUDAR,MR N R DESAI
36827	FA/1354/2012	14/02/2017	DHARMENDRABHAI LALJIBHAI PATEL,	MR TEJAS P SATTA	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	RULE SERVED,MR RITURAJ M MEENA
36828	FA/1355/2012	28/03/2013	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	VALABHAI SAJAN/ SATABHAI MER,BHUPENDRABHAI JASKUBHAI,HAKUBHA BABUBHA KHACHAR PROP. OF RAGHUVIR TRAVELS,IBRAHIMBHAI RAHIMBHAI PADHARSI,GHANSHYAMBHAI HARIBHAI JADAV,ICICI LOMBARD INSURANCE CO,LALIT @ TINO VALJIBHAI SAPARA	RULE SERVED,MR VIBHUTI NANAVATI,MR VIJAY H NANGESH
36829	FA/1356/2012	28/03/2013	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	PETHABHAI JAHABHAI MER,BHUPENDRABHAI JASKUBHAI,HAKUBHA BABUBHA KHACHAR PROP. OF RAGHUVIR TRAVELS,IBRAHIMBHAI RAHIMBHAI PADHAR,GHANSHYAMBHAI HARIBHAI JADAV,ICICI LOMBARD INSURANCE CO,LALIT @ TINO VALJIBHAI SAPARA	RULE SERVED,MR VIBHUTI NANAVATI,MR VIJAY H NANGESH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36830	FA/1357/2012	29/07/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	RAJESHKUMAR AMBALAL PATEL,	MR BHARAT SHAH
36831	FA/1358/2012	27/07/2015	PATEL DAHYABHAI MANILAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
36832	FA/1359/2012	27/07/2015	PATEL BALDEVBHAI MOHANBHAI SINCE DECD. THROUGH HEIRS,PATEL AMBABEN BALDEVBHAI,PATEL MAHESHKUMAR BALDEVBHAI,PATEL DINESHKUMAR BALDEVBHAI,PATEL ASHABEN BALDEVBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36833	FA/1360/2012	27/07/2015	PATEL JIVIBEN ISHWARBHAI SINCE DECD. THROUGH HEIRS,PATEL KANTILAL ISHWARBHAI,PATEL RAMESHBHAI ISHWARBHAI,PATEL JAGDISHKUMAR ISHWARBHAI,PATEL HIRABEN ISHWARBHAI,PATEL KANTABEN ISHWARBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36834	FA/1361/2012	27/07/2015	PATEL AMRUTBHAI ISHWARBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36835	FA/1362/2012	27/07/2015	BAROT DAHYABHAI SHIVAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36836	FA/1363/2012	27/07/2015	PATEL NARANBHAI DWARKABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36837	FA/1364/2012	27/07/2015	RAJPUT KANAJI BAVAJI SINCE DECD THROUGH HEIRS,RAJPUT CHANCHIBEN KANAJI,RAJPUT RAMILABEN KANAJI,RAJPUT CHANDRIKABEN KANAJI,RAJPUT GEETABEN KANAJI,RAJPUR LALAJI KANAJI,RAJPUT RANJANBEN KANAJI,RAJPUT ASHABEN KANAJI,RAJPUT SHITALBEN KANAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36838	FA/1365/2012	27/07/2015	PATEL AMTHARAM LAXMICHAND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36839	FA/1366/2012	27/07/2015	RAJPUT NAVAJI BAVAJI SINCE DECD. THROUGH HEIRS,RAJPUT ALABEN NAVAJI,RAJPUT SHIVAJI NAVAJI,RAJPUT AMRUTJI NAVAJI,RAJPUT DINAJI NAVAJI,RAJPUT MANUJI NAVAJI,RAJPUT SHARDABEN NAVAJI,RAJPUT KAMUBEN NAVAJI,RAJPUT VIMLABEN NAVAJI,RAJPUT KAPILABEN NAVAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36840	FA/1367/2012	27/07/2015	PATEL KARSANBHAI NAROTTAMDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36841	FA/1368/2012	27/07/2015	PATEL VASHRAM JIVRAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36842	FA/1369/2012	27/07/2015	PATEL NARANBHAI BABUBHAI SINCE DECD. THROUGH HEIRS,PATEL MANOJKUMAR NARANBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
36843	FA/1372/2012	16/07/2012	RATANBEN KHODABHAI VASFODIA,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	NOTICE SERVED
36844	FA/1373/2012	05/11/2012	NAGINBHAI DEVCHANDBHAI PARMAR,	MR SAMIR AFZAL KHAN	DILIPBHAI DEVJIBHAI PARMAR,	RULE SERVED,(MR AY KOGJE),DHARMENDRA S BHALKIA
36845	FA/1375/2012	16/09/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	GITABEN YOGESHBHAI AYAR,JIGAR YOGESHBHAI AYAR,PUJABEN YOGESHBHAI AYAR,SAVITABEN PRAHLADBHAI AYAR,SIRODAS NATHUDAS MAHARAJ,NATHUDAS PUTHADAS MAHARAJ,NARESHKUMAR PRAHLADBHAI AYAR	RULE SERVED,SERVED BY AFFIX. (R),MR.HIREN M MODI
36846	FA/1379/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATEL MOHANBHAI GORDHANBHAI,	MR KM SHETH

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36847	FA/1380/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	H/O SURSINH HIMATSINH PARMAR NATVARSINH SURSINH PARMAR,	MR KM SHETH
36848	FA/1381/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LALLUBHAI MANGALBHAI,	MR KM SHETH
36849	FA/1382/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	H/O DECD. PRABHUBHAI BHIKHABHAI PATEL,KIRANBHAI PRABHUBHAI PATEL	MR KM SHETH
36850	FA/1383/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SHANTILAL CHUNILAL PATEL,	MR KM SHETH
36851	FA/1384/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMBALAL PRAGBHAI PATEL,	MR KM SHETH
36852	FA/1385/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SHANTILAL CHUNILAL PATEL,	MR KM SHETH
36853	FA/1386/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	H/O SARDARSINH GAMBHIRSINH RAJ,CHHTERSINH SARDARSINH RAJ,SAROJBEN MAHENDRASINH CHAVDA,JYOTSNABEN CHHATERSINH RAJ,MAHENDRASINH SARDARSINH RAJ,VARSHABEN NARENDRASINH DABHI	,MR KM SHETH
36854	FA/1387/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JYOTSNABEN THAKORBHAI PATEL,	MR KM SHETH
36855	FA/1389/2012	30/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DILIPBHAI ASHWINBHAI PARMAR,HEMANTDAS CHUVADMAL VASVANI	RULE SERVED,RULE UNSERVED
36856	FA/1390/2012	10/04/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAIKH RAHIM SHAIKH BISMILLAKHAN,HARSHADKUMAR RANCHHODBHAI DHODIA,TARUNKUMAR VITTHALBHAI PARIKH	RULE SERVED,MR JIGAR G GADHAVI
36857	FA/1391/2012	10/04/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	AZGARKHAN GANIKHAN MANIYAR,HARSHADKUMAR RANCHHODBHAI DHODIA,TARUNKUMAR VITTHALBHAI PARIKH	RULE SERVED,MR JIGAR G GADHAVI
36858	FA/1392/2012	10/04/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	RAJUKHAN AZGARKHAN MANIYAR(MINOR)THRO'AZGARKHAN G MANIYAR,HARSHADKUMAR RANCHHODBHAI DHODIA,TARUNKUMAR VITTHALBHAI PARIKH	RULE NOT RECD BACK,RULE SERVED,MR JIGAR G GADHAVI
36859	FA/1394/2012	11/05/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DIMPAL KUMAR SHAH D KUMARS,HEIRS OF DECD. MANOJBHAI JESINGBHAI VAGHELA,HANSABEN MANOJBHAI VAGHELA,HETALBEN MANOJBHAI (MINOR) THRO'RESP.NO.2/1-HANSABEN,MANSIBEN MANOJBHAI (MINOR) THRO'RESP. NO.2/1-HANSABEN,YAGNIKBHAI MANOJBHAI (MINOR) THRO' RESP. NO. 2/1-HANSABEN,RAMUBEN JESINGBHAI VAGHELA	,MR NISARG M DESAI
36860	FA/1395/2012	07/05/2012	KALPESH GIRJASHANKAR JOSHI,GITABEN @ ARUNABEN GIRJASHANKAR,RAJESH GIRJASHANKAR JOSHI,GIRJASHANKAR BALASHANKARBHAI JOSHI	MR AJAY S JAGIRDAR	PARAKRAMSINH G GOHIL,NATIONAL INSURANCE CO LTD	,MR NAGESH C SOOD
36861	FA/1397/2012	08/05/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. HARSHADBHAI UKEDBHAI RATHVA,RAHULBHAI HARSHADBHAI RATHVA (MINOR),UKEDBHAI DEVADIYABHAI RATHVA,CHIMILIBEN UKEDBHAI RATHVA,ARKESHKUMAR BHRAHMDATT SHARMA,S H CONTAINERS MOVERS,SHAILESHKUMAR JAYANTILAL SHAH	
36862	FA/1399/2012	05/07/2012	GUJARAT ENERGY DEVELOPMENT CORPORATION,DEPUTY ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR SP HASURKAR	CHANDRIKABEN RAVJIBHAI CHAUHAN,MAHENDRABHAI RAVJIBHAI CHAUHAN,JAYSHREEBEN RAVJIBHAI CHAUHAN,SANGEETABEN RAVJIBHAI CHAUHAN	RULE SERVED,MR. ZALAK B PIPALIA
36863	FA/1400/2012	07/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHAGAVANBHAI TRIBHOVANBHAI PATEL,ISHWARBHAI BHAGAVANBHAI PATEL,BHAILALBHAI BHAGAVANBHAI PATEL	,MR KM SHETH
36864	FA/1401/2012	07/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINCHANDRA CHHOTABHAI PATEL,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36865	FA/1402/2012	07/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI BECHARBHAI PATEL,	MR KM SHETH
36866	FA/1403/2012	07/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI MOTIBHAI PATEL,	MR KM SHETH
36867	FA/1404/2012	07/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI MANGALBHAI PATEL,	MR KM SHETH
36868	FA/1405/2012	07/05/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAVADANBHAI BECHARBHAI,BHARATIBEN BECHARBHAI	MR KM SHETH
36869	FA/1407/2012	25/03/2013	VIPULABEN BHARATBHAI PATEL,	MR DILIP L KANOJIYA	Blank Name,	
36870	FA/1410/2012	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	FARIDABIBI WD/O NAVABBHAI HABIBBHAI LILGAR,IRFAN NAVABBHAI LILGAR (MINOR),FIROJA NAVABBHAI LILGAR (MINOR),IMRAN NAVABBHAI LILGAR (MINOR),AFJAL NAVABBHAI LILGAR (MINOR),SHAKINABIBI HABIBBHAI LILGAR,HARI PIPE FACTORY,GANPATBHAI DHOLABHAI RATHVA,ORIENTAL INSURANCE CO LTD,ABDULGANI ABDULLABHAI BUKHARI	RULE SERVED,(MR MAULIK J SHELAT),MR N P CHAUDHARY,NISHIT A BHALODI
36871	FA/1411/2012	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	FARJANABANU WD/O NAJARHUSSAIN @ NAJARMOHAMMED GULMOHAMMED,NARGISHBANU NAJARHUSSAIN @ NAJARMOHAMMED LILGAR (MINOR),AZAJHUSSAIN NAJARHUSSAIN @ NAJARMOHAMMED LILGAR (MINOR),SHAHILHUSSAIN NAJARHUSSAIN @ NAJARMOHAMMED LILGAR (MINOR),KHANTUNBIBI GULMOHAMMED LILGAR,HARI PIPE FACTORY,GANPATBHAI DHOLABHAI RATHVA,ORIENTAL INSURANCE CO. LTD,ABDULGANI ABDULLABHAI BUKHARI	RULE SERVED,(MR MAULIK J SHELAT),NISHIT A BHALODI
36872	FA/1447/2012	06/12/2012	PATEL PULTRY AND CATTLE FEEDS LIMITED COMPANY,DEVENDRAPRASAD PERSOTTAMDAS PATEL,SEJAL DEVENDRAPRASAD PATEL,PAURAV DHARMENDRAPRASAD PATEL,PURSHOTTAMDAS MADHABHAI PATEL,DAHYIBEN PURSHOTTAMDAS PATEL,SNEHAL HITENDRAPRASAD PATEL,PREYANS DHARMENDRAPRASAD PATEL	MR SHAILESH C SHARMA	NITINCHANDRA CHHUNILAL MODI,	MR ZUBIN F BHARDA
36873	FA/1449/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	YAKUBKHA MOHAMMEDKHA PATHAN,	MR VIJAY N RAVAL
36874	FA/1450/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	UMARKHA KALEKHA PATHAN,	
36875	FA/1451/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MOHAMMED MAJID IBRAHIM SHEIKH,	
36876	FA/1452/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NASIR AHMEDKHA PATHAN,	
36877	FA/1453/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KALEKHA MOHAMMEDKHA PATHAN,	
36878	FA/1454/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MURTUZAKHA MOHAMMEDKHA PATHAN,	MR VIJAY N RAVAL
36879	FA/1455/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SALIMKHA MOGULKHA PATHAN,	
36880	FA/1456/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SAMDARKHA SADUKHA PATHAN,	
36881	FA/1457/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SAKINABIBI SADUKHA PATHAN,	
36882	FA/1458/2012	08/12/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PARMABHAI PUNJABHAI CHAMAR,	

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36883	FA/1459/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	ABUBIBI SADUKHA PATHAN,	
36884	FA/1460/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NATHABHAI MANABHAI VANKAR,	
36885	FA/1461/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MOGULKHA MOHAMMEDKHA PATHAN,	
36886	FA/1462/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DASHRATHKHA MOHMMEDKHA PATHAN,	
36887	FA/1463/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HAMIDKHA KALEKHA PATHAN,	MR VIJAY N RAVAL
36888	FA/1464/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MASUMKHA RASULKHA PATHAN,	MR VIJAY N RAVAL
36889	FA/1465/2012	12/11/2016	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JALPA RAMESHBHAI PATEL,HUKUMSINH DADUSINH JHALA,DEV METAL INDUSTRIES,UNITED INDIA INSURANCE CO LTD,AMARSINH KANUJI BIHOLA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
36890	FA/1466/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HEIRS OF GANPATBHAI RANCHODBHAI,RAIBEN WD/O GANPATBHAI RANCHODBHAI,KAMLESHBHAI GANPATBHAI JAGMALBHAI RANCHODBHAI	,RULE SERVED,MR KM SHETH
36891	FA/1467/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SOMABHAI NATHUBHAI PARMAR	RULE SERVED,MR KM SHETH
36892	FA/1468/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SOMABHAI NANSANGBHAI DESAI	RULE SERVED,MR KM SHETH
36893	FA/1469/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,KIRANBHAI CHANDUBHAI,RAJESHBHAI CHANDUBHAI	RULE SERVED,MR KM SHETH
36894	FA/1470/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,PRABHATBHAI BHAGVANBHAI GOHIL,KANJIBHAI BHAGVANBHAI GOHIL	RULE SERVED,MR KM SHETH
36895	FA/1471/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SANTABEN WD/O MOTIBHAI KABHAI	RULE SERVED,MR KM SHETH
36896	FA/1472/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HEIRS OF BHARATBHAI CHHAGANBHAI,AMBABEN WD/O BHARATBHAI CHHAGANBHAI,VIJAYBHAI BHARATBHAI,RANJANBEN D/O BHARATBHAI,JYOTIBEN D/O BHARATBHAI MINOR THROUGH GUARDIAN,PRAVINBHAI D/O BHARATBHAI MINOR THROUGH GUARDIAN	,RULE SERVED,MR KM SHETH
36897	FA/1473/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BABUBHAI PRATAPBHAI DESAI	RULE SERVED,MR KM SHETH
36898	FA/1474/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SITABEN WD/O BUDHABHAI KARSANBHAI	RULE SERVED,MR KM SHETH
36899	FA/1475/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,REVABEN WD/O CHITUBHAI BHARMALBHAI DESAI	RULE SERVED,MR KM SHETH
36900	FA/1476/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,MOHANBHAI BABARBHAI	RULE SERVED,MR KM SHETH
36901	FA/1477/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HEIRS OF MOHANBHAI PUJABHAI,SAVITABEN WD/O MOHANBHAI PUJABHAI,VASANTBHAI MOHANBHAI,MANJULABEN D/O MOHANBHAI,ARVINDBHAI MOHANBHAI,DEVIBEN D/O MOHANBHAI,KANKUBEN D/O MOHANBHAI,RAJESHBHAI MOHANBHAI	,RULE SERVED,MR KM SHETH

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36902	FA/1478/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BHARATBHAI JETHABHAI,SOMIBEN WD/O JETHABHAI NATHABHAI,HEIRS OF NARSINHBHAI JESANGBHAI,MANIBEN WD/O NARSINHBHAI JESANGBHAI,HEIRS OF SHRAVANBHAI NARSINHBHAI,KALIBEN D/O NARSINHBHAI,UDESANG NARSINHBHAI,SHANKARBHAI NARSINHBHAI,PARVATIBEN D/O NARSINHBHAI,ISHVARBHAI NARSINHBHAI,MANGIBEN D/O ISHWARBHAI,CHANCHALBEN WD/O SHRAVANBHAI NARSINHBHAI,SUNILBHAI SHRAVANBHAI,LAXMIBEN D/O SHRAVANBHAI,REKHABEN D/O SHRAVANBHAI	,RULE SERVED,MR KM SHETH
36903	FA/1479/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BABARBHAI JETHABHAI DESAI	RULE SERVED,MR KM SHETH
36904	FA/1480/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,HEIRS OF PARSOTTAMBHAI KABHAI BHAI DESAI,UDESANG PARSOTTAMBHAI,GORDHANBHAI PARSOTTAMBHAI,LAXMANBHAI PARSOTTAMBHAI,SAVITABEN D/O PARSOTTAMBHAI,JASIBEN D/O PARSOTTAMBHAI,MANJULABEN D/O PARSOTTAMBHAI	,RULE SERVED,MR KM SHETH
36905	FA/1481/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,LAKHIBEN WD/O MOTIBHAI DESAIBHAI	RULE SERVED,MR KM SHETH
36906	FA/1482/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SADABEN WD/O AMARSANGBHAI NATHUBHAI,VASUDEV AMARSANG	RULE SERVED,MR KM SHETH
36907	FA/1487/2012	10/05/2012	SAVITABEN WD/O RAMABHAI KALUBHAI PARMAR,KANKUBEN WD/O KALUBHAI PARMAR,MINOR ANITABEN D/O RAMABHAI PARMAR, THROUGH SAVITABEN PARMAR,MINOR KANUBHAI RAMABHAI PARMAR, THROUGH SAVITABEN PARMAR	MR MA KHARADI	IMTIYAZBHAI SIKANDARBHAI SHAIKH, DRIVER,NEW PATEL TRANSPORT COMPANY,UNITED INDIA INSURANCE COMPANY LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
36908	FA/1488/2012	11/05/2012	PRAHALADJI BHAVANJI THAKORE (SINCE DECD.),BHAGIBEN ALIAS BHAGWATIBEN WD/O PRAHALADJI BHAVANJI THAKORE,MAYABEN PRAHALADJI THAKORE (MINOR),MAMTABEN PRAHALADJI THAKORE (MINOR),MEHUL PRAHALADJI THAKORE(MINOR),BHAVANJI MERUJI THAKORE,DEVALBEN BHAVANJI THAKORE	MR ABHAYKUMAR P SHAH	THIGARAJAN O P,THE NEW INDIA ASSURANCE COMPNAY LTD,RAMABHAI KACHRABHAI RATHOD,UDAJI SARTANJI THAKORE,NATIONAL INSURANCE COMPANY LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PALAK H THAKKAR
36909	FA/1491/2012	06/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JESANGBHAI GULAB VINODBHAI JESANGBHAI,BHUPENDRABHAI JESANGBHAI	MR MM SAIYED
36910	FA/1492/2012	06/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL SHANKARBHAI,	MR MM SAIYED
36911	FA/1494/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER	BHIMSANG BHAIBAJI RANA,	MR IQBAL M MALIK,MR SHARIF H SHAIKH
36912	FA/1495/2012	12/04/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI CHHOTUBHAI VASAVA HEIR OF CHHOTUBHAI DEVJIBHAI,	
36913	FA/1498/2012	08/05/2012	HIRALAL KARSHANBHAI,USHABEN RAMESHBHAI,MAHESH V RAVANI	MR VIJAY H NANGESH	RELIANCE PETROLIAM LIMITED THROUGH MANAGER,BHARAT PETROLEUM CORPORATION THROUGH MANAGER,LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR M.BH.Y,SEMAT KESHUR KARANGIYA,HAMIR KARSHAN KARMUR,KHIMA KARSHAN KARMUR	,NANAVATI ASSOCIATES
36914	FA/1499/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	H/O VIJAYSINH KHUMANSINH MADHUBEN WD/O VIJAYSINH,PARAKRAMSINH VIJAYSINH,VARSHABEN VIJAYSINH,JANAKBEN VIJAYSINH	MR MM SAIYED
36915	FA/1500/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	PARMAR HIMMATSINH PARBATSINH,	MR MM SAIYED
36916	FA/1501/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	PARMAR NARPATSINH DALPATSINH,	MR MM SAIYED

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36917	FA/1502/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	CHAUHAN MUKESHBHAI DALPATSINH,	MR MM SAIYED
36918	FA/1503/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	CHAUHAN LAXMANSINH ARJUNSINH,	MR MM SAIYED
36919	FA/1504/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	BALATSINH GALABSINH,	MR MM SAIYED
36920	FA/1505/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	GANSHYAMBHAI SOMABHAI,	MR MM SAIYED
36921	FA/1506/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	CHAUHAN SARDARSINH CHHATRASINH,	MR MM SAIYED
36922	FA/1507/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	H/O MADHAVSINH DHULSINH MANJULABEN WD/O MADHAVSINH D,JIGNESHKUMAR MADHAVSINH,SAROJBEN MADHAVSINH	MR MM SAIYED
36923	FA/1508/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	PARMAR GALABSANG KABHAI,	MR MM SAIYED
36924	FA/1509/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	AMARSINH DAULATSINH CHAUHAN,	MR MM SAIYED
36925	FA/1510/2012	09/05/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	SURENDRASINH BHARATSINH RAJ,	MR MM SAIYED
36926	FA/1513/2012	15/06/2012	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	BHAVANSINGH NATHUSINGH,	MR NIRAV V JOSHI
36927	FA/1517/2012	13/07/2015	VIDEOCON NARMADA ELECTRONICS CO LTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GULAM MOHAMMAD ABDUL RAHEMAN,MARIYAMBIBI GULAMMOHAMMAD AMROLIWALA,RUKUNBANU D/O GULAMMOHAMMAD AMROLIWALA (WIFE OF MOHAMMAD ARIF),MOHAMMAD MUSTAK GULAMMOHAMMAD AMROLIWALA,MOINBANU D/O GULAMMOHAMMAD AMROLIWALA (WIFE OF IQBALBHAI),MOHAMMAD MAZHAR GULAMMOHAMMAD AMROLIWALA,MOHAMMAD FAIZAL GULAMMOHAMMAD AMROLIWALA,HUMERABANU GULAMMOHAMMAD AMROLIWALA,ISMAIL IBRAHIM FRUITWALA,ZULEKHABIBI GULAM MOHAMMAD,MUNIRABIBI ABDUL MAZID,MOHAMMAD VALI PATEL,ISMAIL MOHAMMED VALI PATEL	
36928	FA/1518/2012	13/07/2015	VIDEOCON NARMADA ELECTRONICS COLTD,	MR. P. T. CHACKO,MR. R.D.KINARIWALA	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SURESHBHAI RAMANBHAI MOHAMMAD QURESHI,BHIKHABHAI RAMANBHAI	,MR P P MAJMUDAR
36929	FA/1519/2012	10/10/2012	EXPLORA INFOTECH LIMITED,	NANAVATI ASSOCIATES	PRESIDENT AND SECRETARY,SHYAM MEHTA C E O	MR MANAV A MEHTA
36930	FA/1521/2012	22/04/2013	TRUST OF SHRI LAXMI NARAYAN DEV TEMPLE & ITS SUBORDINATE,SHASTRI SWAMI GHANSHYAM PRAKASHDASJI,CHIEF EXECUTIVE KOTHARI SHRI SWAMI NILKANTH CHARANDASJI,PARSHAD SHRI BAHSKAR BHAGAT,BRAHMMACHARI JAGDISANANDJI,BHARGAVBHAI JAYSUKHBHAI RAV,SHAMBHUBHAI BALCHANDBHAI KAKADIYA,BALUBHAI BHIKHABHAI SAVALIYA	MR MRUGEN K PUROHIT	AJENDRAPASADJI NARENDRAPRASADJI PANDE,NRUGENDRAPRASADJI AJENDRAPRASADJI PANDE	RULE SERVED,MR DHAVAL D VYAS,MR SP MAJMUDAR,MR P P MAJMUDAR
36931	FA/1523/2012	26/09/2013	HARSHABEN MUKESHBHAI PATEL,SHIVANI MUKESHBHAI PATEL(MINOR)THRO' PETR.1-HARSHABEN M,STUTI MUKESHBHAI PATEL(MINOR)THRO'PETR.NO.1-HARSHABEN M,SAVITABEN GULABBHAI PATEL	(MR DHIRENDRA MEHTA)	SULEMAN KARIMKHAN PATHAN,UMESHBHAI AMRATBHAI PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	RULE SERVED,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
36932	FA/1524/2012	29/07/2013	NIMISHABEN ALPESHBHAI VORA,JAY ALPESHBHAI VORA(MINOR) THRO'PETR.1-NIMISHABEN A VORA	MR VIMAL M PATEL	UMAR FARUK MOHMMAD SURTI,UNITED INDIA INSURANCE CO LTD,NARESHKUMAR NARSHIMAL DEVIINI,DHIRAJLAL JAGJIVANBHAI VORA,BINDUBEN DHIRAJLAL VORA	RULE SERVED,RULE UNSERVED,MR ASIT B JOSHI,MR PALAK H THAKKAR
36933	FA/1528/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALI MUSA UMARJI,	MR KM SHETH
36934	FA/1530/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ADMINISTRATOR OF LALJI MAHARAJ RATILAL CHHOTALAL,	
36935	FA/1531/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMJIBHAI LAKHABHAI,	
36936	FA/1532/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O RANCHHODBHAI LALLUBHAI DALSUKHBHAI RACHHODBHAI,PRAVINBHAI RANCHHODBHAI	
36937	FA/1533/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI VITHTHALBHAI,RAMESHBHAI VITHTHALBHAI,RAMJIBHAI VITHTHALBHAI,JAYANTIBHAI VITHTHALBHAI	
36938	FA/1534/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O CHHOTUBHAI RAMABHAI- KABHAIBHAI CHHOTUBHAI,MATHURBHAI CHHOTUBHAI	
36939	FA/1535/2012	11/05/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O SHANABHAI MAGANBHAI GIRISHBHAI SHANABHAI PATEL,RATILAL MAGANBHAI PATEL	
36940	FA/1536/2012	07/08/2015	HARDIK VIRAT MAJMUDAR,	MR AR MAJMUDAR	VINAYKRAO SHANTILAL DESAI,	RULE SERVED
36941	FA/1537/2012	20/07/2012	GAYATRI CONSTRUCTION COMPANY,	MR KG SUKHWANI	PATAN DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MR HS MUNSHAW
36942	FA/1548/2012	05/08/2015	REKHABEN PRAFULBHAI SAKARIYA,	MR PREMAL S RACHH	PRAFULBHAI JAGABHAI SAKARIYA,	MRS NISHA M PARIKH,MS ABHA B MAKWANA,MR SIDDHARTHA SAMAL
36943	FA/1549/2012	06/12/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	MUKHTYARBIBI WD/O SITABKHA @ KALUBHAI,ASIF SITABKHA @ KALUBHAI PATHAN,AMANULAKKHA SITABKHA @ KALUBHAI PATHAN,JAFRULAKKHA SITABKHA PATHAN,PARVIN SITABKHA PATHAN,ASHOKBHAI P MACHHI	RULE SERVED,RULE UNSERVED,MR MOHSIN M HAKIM
36944	FA/1550/2012	06/12/2012	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	ASIQ SITABKHA PATHAN,ASHOKBHAI P MACHI	RULE SERVED,RULE UNSERVED,MR MOHSIN M HAKIM
36945	FA/1551/2012	12/09/2012	DINESHBHAI ARJANBHAI KHODEKHA,	MRS FALGUNI D PATEL	NIMU @ NIRMALABEN DINESHKUMAR KHODEKHA,	NOTICE SERVED,MR JIGNESH L HAJARE
36946	FA/1552/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG NAGJIBHAI POA OF SHANTABEN D/O SOMSANG DECEASED,INDRAVADAN RAMSANG RATHOD,NATWARSINH RAMSANG RATHOD DECEASED,MANJULABEN RAMSANG RATHOD,CHANDRIKABEN RAMSANG RATHOD,HEMLATABEN RAMSANG RATHOD,JYOTSNABEN RAMSANG RATHOD,KAMLESHKUMAR NATVARSINH RATHOD,DEVENDRASINH NATVARSINH RATHOD,DAXABEN NATVARSINH RATHOD	,RULE SERVED,MR KM SHETH
36947	FA/1553/2012	03/09/2012	GAJRABEN D/O SAKRAJI RAOJIJI,	(MR SK BUKHARI)	DHARMENDRA CHANDULAL PATEL,BHARATBHAI RATILAL AMIN	MR P J YAGNIK
36948	FA/1554/2012	11/05/2012	HEIRS OF DECEASED VISHAL KANUBHAI,SHRI KANUBHAI BHOGIBHAI PANDYA,SMT. PRABHABEN KANUBHAI PANDYA	MR UTPAL M PANCHAL	DRIVER - HAFIZ AKHTAR ZAHIRUDIN MUNZAWAR,OWNER - SHRI RAFIQ ABDULBHAI JADEJA,THE ORIENTAL INSURANCE CO. LTD.	,MR DAKSHESH MEHTA

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36949	FA/1555/2012	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	TULSIBEN MAGANLAL MODHIA,NARAYANDAS MAGANLAL MODHIA,RASIKLAL MAGANLAL MODHIA,RAMANLAL MAGANLAL MODHIA,NATWARLAL MAGANLAL MODHIA,RAMESHCHANDRA MAGANLAL MODHIA,JAYANTILAL MAGANLAL MODHIA,DINESHCHANDRA MAGANLAL,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),M/S TRIVEDI & GUPTA
36950	FA/1556/2012	13/07/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	OMNATH MAHADEV' PUJARI BHAGWANPURI PRABHATPURI GOSWAM,	MR KM SHETH
36951	FA/1557/2012	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	GALJIBHAI MALABHAI AMLIYAR,DALUBHAI MALABHAI AMLIYAR,BAI MANGI MALABHAI AMLIYAR,BALI TEJLI LALA MALA,BAI RANGI LAL MALA,DHUMJIBHAI LALABHAI AMLIYAR,DEVABHAI LALABHAI AMLIYAR,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL S SHAH,(MR SURESHM SHAH),M/S TRIVEDI & GUPTA
36952	FA/1558/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	IBRAHIM HAJI MAHMAD PATEL,	MR KM SHETH
36953	FA/1559/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	IBRAHIM MAHMAD AMIRJI,	MR KM SHETH
36954	FA/1560/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MAHOBBATSINH RAJESINH GADHAVI,	MR KM SHETH
36955	FA/1561/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GHANSHYAMBHAI SHANTILAL GADHVI,	MR KM SHETH
36956	FA/1562/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM PRATAPSANG,	MR KM SHETH
36957	FA/1563/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPSINH CHANDRASINH SINDHA,	MR KM SHETH
36958	FA/1564/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHMADBHAI CHANDRASANG,SALMANBEN D/O MOHMADBHAI,IMTIYAZ HUSAIN MOHMADBHAI,YASMINBHAI D/O MOHMADBHAI	,MR KM SHETH
36959	FA/1565/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI SHIVABHAI,NAGINBHAI SHIVABHAI	,MR KM SHETH
36960	FA/1566/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHIVABHAI KASHIBHAI BHAILALBHAI SHIVABHAI,JAYANTIBHAI SHIVABHAI,KIRITBHAI SHIVABHAI	,MR KM SHETH
36961	FA/1567/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASBHA CHHATRASANG,	MR KM SHETH
36962	FA/1568/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI MOHANBHAI THAKOR,	MR KM SHETH
36963	FA/1569/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANABHAI VITTHALBHAI RATHOD,	MR KM SHETH
36964	FA/1570/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KABHAIBHAI MOHANBHAI,	MR KM SHETH
36965	FA/1571/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GORDHANBHAI RANCHHODBHAI-VASANTBHAI RANCHHODBHAI,	MR KM SHETH
36966	FA/1572/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI MOHANBHAI THAKOR,	MR KM SHETH
36967	FA/1573/2012	16/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HITESHBHAI RAMDAS PATEL,	MR KM SHETH
36968	FA/1575/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	NARANBHAI ASHABHAI PATEL,	MR KM SHETH

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36969	FA/1576/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	VASUBEN MAHESHBHAI,	MR KM SHETH
36970	FA/1577/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF CHUNILAL DALSUKHRAM- RAMESHBHAI CHUNILAL,	MR KM SHETH
36971	FA/1578/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	BECHARBHAI JIJIBHAI PATEL,	MR KM SHETH
36972	FA/1579/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF RAVJIBHAI BHAIJIBHAI PATEL-KANUBHAI RAVJIBHAI PATEL,	MR KM SHETH
36973	FA/1580/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF CHIMANBHAI BHAIJIBHAI PATEL,DAXABEN D/O CHIMANBHAI,BHARATBHAI CHIMANBHAI,RAMILABEN CHIMANBHAI,BHAVNABEN CHIMANBHAI,HASUMATIBEN D/O CHIMANBHAI,PIYUSHBHAI CHIMANBHAI	
36974	FA/1581/2012	13/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, NARMADA	GOVERNMENT PLEADER	HEIRS OF JASHWANTBHAI FULJIBHAI RAISANGBHAI-,	
36975	FA/1583/2012	23/01/2013	SANDIPSINH CHANDRASINH PARMAR,	MR PV PATADIYA	SARITABEN PRATAPSINH AHIR,	MS. SHAILI A KAPADIA
36976	FA/1586/2012	12/09/2012	DINESHBHAI ARJANBHAI KHANDEKA,	MRS FALGUNI D PATEL	NIRMALABEN DAHYABHAI BHATTI,	NOTICE SERVED,MR JIGNESH L HAJARE
36977	FA/1587/2012	04/10/2012	HAYAGRIVE TEXTILE INDUSTRIES PVT LTD,	(MR NIRAL R MEHTA)	UTTAR GUJARAT VIJ CO. LTD,	MR DIPAK R DAVE
36978	FA/1591/2012	15/05/2012	RUXMANIBEN @ MADHUBEN D/O SHAMSING HIRABHAI VASAVA,	MR TEJAS P SATTA	SHANKARBHAI ZINABHAI VASAVA,	
36979	FA/1592/2012	30/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	CHETA RASIKBHAI BATLIYA,MADHAVIBEN PRAVINBHAI THAKKAR	RULE SERVED
36980	FA/1593/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHANKARBHAI KASHIBHAI,	MR P P MAJMUDAR
36981	FA/1594/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL ARVINDBHAI TRIBHOVANBHAI,	MR P P MAJMUDAR
36982	FA/1595/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PARSOTTAMBHAI GORDHANBHAI,	MR P P MAJMUDAR
36983	FA/1596/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DAHYABHAI ASHABHAI,	MR P P MAJMUDAR
36984	FA/1597/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SANATKUMAR MATHRUBHAI,	RULE SERVED,MR P P MAJMUDAR
36985	FA/1598/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NARSINHBHAI JESANGBHAI,	MR P P MAJMUDAR
36986	FA/1600/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVSANG MANSANG DECEASED.,UDESANG MADHAVSANG DECEASED.,NATVARSINH MADHAVSANG,ARJUNSINH MADHAVSANG,TARABEN MADHAVSANG,AJITSINH MADHAVSANG,NANDUBEN UDESANG,JAYDEEPSINH UDESANG,RANJANBEN UDESANG	,RULE NOT RECD BACK,RULE SERVED,MR KM SHETH
36987	FA/1601/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZINABHAI PUNIYABHAI VASAVA HEIR OF PUNIYA RAHULA,	
36988	FA/1602/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI MANIYABHAI VASAVA-HEIR OF MANIYABHAI MAYALABHAI,	
36989	FA/1603/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABARBHAI REVLABHAI VASAVA,	
36990	FA/1604/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHITLABHAI AMLABHAI VASAVA,	
36991	FA/1605/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNILAL AMLA VASAVA HEIR OF AMLA MAYALA,	

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36992	FA/1606/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMARBHAI NATTHANBHAI,	MR KM SHETH
36993	FA/1607/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O VAJESANG MOHANBHAI BAPU - HATHISANG VAJESANG,KAMLABEN VAJESANG,KESARBEN VAJESANG,URMILABEN VAJESANG,VASANTBEN VAJESANG	,MR KM SHETH
36994	FA/1608/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL NURBHA,	MR KM SHETH
36995	FA/1609/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISANG VAJESANG,RAJUBHAI VAJESANG,CHHATRASANG VAJESANG,UDESANG VAJESANG	MR KM SHETH
36996	FA/1610/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AYODHANBHAI HARIBHAI,BHOPATBHAI HARIBHAI	MR KM SHETH
36997	FA/1611/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASANG GEMALSANG,	MR KM SHETH
36998	FA/1612/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI PREMABHAI,	MR KM SHETH
36999	FA/1613/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG MAHIJIBHAI,NARPATSINH MAHIJIBHAI	,MR KM SHETH
37000	FA/1614/2012	01/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI PREMABHAI,	MR KM SHETH
37001	FA/1617/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PUJIBAHEN D/O GAMANBHAI MULJIBHAI,	MR KM SHETH
37002	FA/1618/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AJITSINH KASHRISINH,	MR KM SHETH
37003	FA/1619/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMARSANG PRABHATSANG GOHIL,	MR KM SHETH
37004	FA/1620/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PRAVINBHAI DAYARAM BAROT,	MR KM SHETH
37005	FA/1621/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MANUBHAI NARANBHAI BAROT,	MR KM SHETH
37006	FA/1622/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	H/O HATHISANG BADHARSANG,JIVIBEN WD/O HATHISANG BADHARSANG,AJITBHAI HATHISANG	,MR KM SHETH
37007	FA/1623/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HAJI ABDULBHAI HAJI KARIMBHAI CHAUHAN,	MR KM SHETH
37008	FA/1624/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	CHANDRAKANT DHIRAJLAL,	MR MM SAIYED
37009	FA/1625/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	NOORMAHMAD HASANBHAI,	MR MM SAIYED
37010	FA/1626/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	H/O MAMMAD ISAP DADABHAI-MARIYAMBEN WD/O MAHMAD ISAP,	MR MM SAIYED
37011	FA/1627/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	HAROON RASID MAHMAD AADAM,	MR MM SAIYED
37012	FA/1628/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	HARIBHAI NATHUBHAI,	MR MM SAIYED
37013	FA/1629/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	RATILAL MADHAVBHAI PATEL,	MR MM SAIYED
37014	FA/1630/2012	11/10/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	HIRABEN MANORBHAI,	MR MM SAIYED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37015	FA/1632/2012	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	CHUDAJI SENDHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI
37016	FA/1633/2012	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	CHEHRAJI MOHANJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI
37017	FA/1634/2012	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	BABUJI JUHAJI,DUNGARJI JUHAJI,ABHUTJI JUHAJI,NAGARJI JUHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI
37018	FA/1635/2012	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAHLADJI MOTIJI THROUGH ADMINISTRATOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI
37019	FA/1636/2012	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	NAVINCHANDRA CHHANALAL,KIRITBHAI CHHANALAL,KAMLESHKUMAR CHHANALAL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR SHITAL R PATEL,MS.SHIVANI V TRIVEDI
37020	FA/1637/2012	24/09/2019	DEPUTY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	GOVERNMENT PLEADER	AMRABHAI BHAIJIBHAI SANGOD,	MR VIJAY N RAVAL
37021	FA/1638/2012	24/09/2019	DEPUTY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	GOVERNMENT PLEADER	HISMATRAI NATHURAM SONAIYA,	MR VIJAY N RAVAL
37022	FA/1639/2012	24/09/2019	DEPUTY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	GOVERNMENT PLEADER	KETANKUMAR SATENDRAKUMAR MODI,	MR VIJAY N RAVAL
37023	FA/1640/2012	24/09/2019	DEPUTY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	GOVERNMENT PLEADER	CHANDUBHAI GOKALBHAI KAMAT,MANUBHAI GOKALBHAI KAMAT	MR VIJAY N RAVAL
37024	FA/1641/2012	24/09/2019	DEPUTY COLLECTOR & LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY COLLECTOR	GOVERNMENT PLEADER	SHANKARBHAI SOMABHAI BHURIYA,	MR VIJAY N RAVAL
37025	FA/1642/2012	03/08/2015	HEIRS OF RAGHAVBHAI NAGJIBHAI,VIJAYABEN RAGHAVBHAI,NARSINHBHAI NAGJIBHAI	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION,STATE OF GUJARAT	GOVERNMENT PLEADER
37026	FA/1643/2012	03/08/2015	HEIRS HEIRS AND R/O DECE BACHUBHAI JIVABHAI BHAGNI,LILABEN D/O BACHUBHAI,BAVALAL S/O BACHUBHAI,CHAMPABEN D/O BACHUBHAI,JAYABEN D/O BACHUBHAI,BABUBHAI S/O BACHUBHAI,BALIBEN D/O BACHUBHAI	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION,STATE OF GUJARAT	RULE SERVED
37027	FA/1644/2012	03/08/2015	LEGAL HEIRS R/O DECE BAVABHAI GAGJIBHAI TADHANI,MAKUBEN D/O BAVABHAI,BAGHABHAI D/O BAVABHAI,SAVITABEN D/O BAVABHAI,GORDHANBHAI S/O BAVABHAI,DHIRUBHAI S/O BAVABHAI	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION,STATE OF GUJARAT	RULE SERVED
37028	FA/1645/2012	03/08/2015	LEGAL HEIRS & R/O DECE BHAVANBHAI LAVABHAI BHAYANI,DAHIBEN WD/O BHAVANBHAI,BAGHABHAI S/O BHAVANBHAI,AMBABEN D/O BHAVANBHAI,VITTHALBHAI S/O BHAVANBHAI,KANTABEN D/O BHAVANBHAI,BHIMJIBHAI S/O BHAVANBHAI,LILIBEN D/O BHAVANBHAI,MANSUKHBHAI S/O BHAVANBHAI	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION,STATE OF GUJARAT	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37029	FA/1646/2012	03/08/2015	MANJIBHAI RANABHAI TADHANI,	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION,STATE OF GUJARAT	RULE SERVED
37030	FA/1647/2012	03/08/2015	LEGAL HEIRS & R/O DECE BHARATBHAI KESHUBHAI @ K VAGHASIA,SAROJBEN WD/O BHARATBHAI,MINOR NAITIK S/O BHARATBHAI THRO. APPLICANT NO.1/1	MR YATIN SONI,MR HITESH B PATEL	EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION,STATE OF GUJARAT	GOVERNMENT PLEADER
37031	FA/1648/2012	08/07/2017	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	JESANGBHAI VARADHBHAI,	MR P P MAJMUDAR
37032	FA/1649/2012	14/03/2015	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHARATBHAI SOMABHAI,	RULE SERVED,MR P P MAJMUDAR
37033	FA/1650/2012	14/03/2015	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHANABHAI PARSHOTTAMBHAI,	RULE SERVED,MR P P MAJMUDAR
37034	FA/1651/2012	08/07/2017	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	REVABEN MATHURBHAI,	MR P P MAJMUDAR
37035	FA/1653/2012	08/07/2017	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ASHVINBHAI TRIBHOVANBHAI,	MR P P MAJMUDAR
37036	FA/1654/2012	14/03/2015	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHATURBHAI AMBALABHAI,	RULE SERVED,MR P P MAJMUDAR
37037	FA/1655/2012	08/07/2017	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MUKESHBHAI SOMABHAI,	MR P P MAJMUDAR
37038	FA/1656/2012	08/07/2017	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL YATINBHAI DAHYABHAI,PATEL BALDEVBHAI HARIBHAI	MR P P MAJMUDAR
37039	FA/1657/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL RAMANLAL AMBALAL,	MR VIJAY N RAVAL
37040	FA/1658/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL PURSHOTAM MOTIBHAI SINCE DECD THRO HIS HEIRS,AMBABEN WD/O RAVAL PURSHOTTAMBHAI,MAHESHKUMAR PURSHOTTAMBHAI RAVAL,SHARDABEN RAMANLAL JOSHI,GODAVARIBEN AMBALAL SEVAK,PARVATIBEN SURESHCHANDRA JOSHI	,MR VIJAY N RAVAL
37041	FA/1659/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL PURSHOTAM MOTI SINCE DECD.THRO HIS HEIRS,AMBABEN WD/O RAVAL PURSHOTTAM BHAI,MAHESHKUMAR PURSHOTTAMBHAI RAVAL,SHARDABEN RAMANLAL JOSHI,GODAVARIBEN AMBALAL SEVAK,PARVATIBEN SURESHCHANDRA JOSHI	
37042	FA/1660/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTAM MANSUKHRAM JADAV SINCE DECE. THRO HIS HEIRS,NAVINCHANDRA PARSHOTTAM,PREMSHANKER PARSHOTTAM,BHANUPRASAD PARSHOTTAM,RAMESHCHANDRA PARSHOTAM	
37043	FA/1661/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN D/O HIRALAL BHAGWANLAL SINCE DECD. THRO HER HEIRS,PRAVINKUMAR HIRALAL,MAHESHKUMAR HIRALAL,GIRISHKUMAR HIRALAL,ASHOKKUMAR HIRALAL,GIRJABEN JAYANTILAL SEVAK,JAYABEN PUNAMCHAND SEVAK	
37044	FA/1662/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL DALSUKHRAM,	MR VIJAY N RAVAL
37045	FA/1663/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR JIVIBEN SHANKARLAL SINCE DECD.THRO HER HEIRS,SHAKUNTALABEN SHANKARLAL PANCHAL,SHARMISHTABEN RAMESHBHAI PANCHAL	,MR VIJAY N RAVAL
37046	FA/1664/2012	17/07/2012	STATE OF GUJARAT,DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL PITAMBARDAS SINCEDECD. THRO HIS HEIRS,SAVITABEN WD/O.MANILAL PITAMBARDAS,SHAILESHKUMA MANILAL,SARASVATIBEN BHARATKUMAR JOSHI,RASHMIKABEN MANISHKUMAR SEVAK	

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37047	FA/1665/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAMOR KHEMABHAI PUJABHAI,DAMOR RAMABHAI PUJABHAI	RULE SERVED
37048	FA/1666/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAMOR LAKHABHAI KHATRABHAI,DAMOR PARVATBHAI BHURABHAI,DAMOR RUPABHAI MATHURBHAI	MR VIJAY N RAVAL
37049	FA/1667/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAMOR KOYABHAI BHURABHAI,DAMOR MOTIBHAI NATHABHAI,DAMOR JESINGBHAI BHAGAVANBHAI	RULE SERVED,UNSERVED EXPIRED (R)
37050	FA/1668/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAMOR DHIRABHAI BHAGAVANBHAI,DAMOR RUPABHAI BHAGAVANBHAI	MR VIJAY N RAVAL
37051	FA/1669/2012	12/11/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAMOR ARJUNBHAI LAMBABHAI,DAMOE KALUBHAI JIVABHAI	UNSERVED EXPIRED (R)
37052	FA/1677/2012	14/03/2015	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	BHARATBHAI SOMABHAI,MUKESHBHAI SOMABHAI	RULE SERVED,MR P P MAJMUDAR
37053	FA/1680/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANSRAJBHAI VALJIBHAI PATEL,LALJIBHAI MAGANJIBHAI PATEL,JAGADISHBHAI HANSRAJBHAI PATEL	MR YATIN SONI
37054	FA/1681/2012	08/07/2017	STATE OF GUJARAT,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	MULJIBHAI BHAGVANBHAI,BHAILALBHAI BHAGVANBHAI	RULE SERVED,MR P P MAJMUDAR
37055	FA/1682/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	ASHOKBHAI DEVJIBHAI,	
37056	FA/1683/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	JASWANTBHAI BALUBHAI,CHANDRASHEKHAR BALUBHAI	MR P P MAJMUDAR
37057	FA/1684/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	BHIKHABHAI MOHANBHAI,	MR P P MAJMUDAR
37058	FA/1685/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	KANTABEN SHAMALBHAI,GHANSHYAMBHAI SHAMALBHAI,RAJESHBHAI SHAMALBHAI	MR P P MAJMUDAR
37059	FA/1686/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	DINESHBHAI DEVJIBHAI,	MR P P MAJMUDAR
37060	FA/1687/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	DAHYABHAI BHAGAVANBHAI,	MR P P MAJMUDAR
37061	FA/1688/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	BHAILALBHAI CHHAGANBHAI,MANIBEN DARUBHAI	MR P P MAJMUDAR
37062	FA/1689/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	ARVINDBHAI VITTHALBHAI,	MR P P MAJMUDAR
37063	FA/1690/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	ISHWARBHAI PARSOTTAMBHAI,AMBABEN PARSOTTAMBHAI,ZAVERBHAI PARSOTTAMBHAI,RANCHHODBHAI PARSOTTAMBHAI,BHARATBHAI PARSOTTAMBHAI	
37064	FA/1692/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ARUNBHAI C PATEL,	RULE SERVED,MR P P MAJMUDAR
37065	FA/1693/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VITTHALBHAI VERIBHAI PATEL SINCE DECD.THRO.HIS HEIRS,KANCHANBEN VITTHALBHAI PATEL WD/O. VITTHALBHAI V.PATEL,JYOTSANABEN SHANUBHAI PATEL,REKHABEN SHANTILAL PATEL,URMILABEN NAVNEETBHAI PATEL SINCE DECD.THRO.HER HEIRS,BIPINBHAI VITTHALBHAI PATEL,NAVNEETBHAI TRIBHOVANBHAI PATEL,HETALBHAI NAVNEETBHAI PATEL,JAYSHREEBEN NAVNEETBHAI PATEL	,RULE NOT RECD BACK
37066	FA/1694/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL PRABHUBHAI NAGAJIBHAI,	RULE SERVED,MR P P MAJMUDAR
37067	FA/1695/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL ISHVARBHAI CHUNILAL,	RULE SERVED

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37068	FA/1696/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DAKSHABEN AMBALAL PATEL,NARENDRAKUMAR AMBALAL PATEL	RULE SERVED
37069	FA/1697/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL RAJIBEN CHHOTUBHAI,PATEL SAROJBEN CHHOTUBHAI,PATEL RAMESHBHAI CHHOTUBHAI	RULE SERVED,MR P P MAJMUDAR
37070	FA/1698/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PATEL LILABEN MAGANBHAI,PATEL KIRITBHAI JESANGBHAI,PATEL HARESHBHAI MOTIBHAI	RULE SERVED,MR P P MAJMUDAR
37071	FA/1699/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	ISHWARBHAI MELABHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37072	FA/1700/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	SAVITABEN MULAJBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37073	FA/1701/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	BHAGUBHAI SHIVABHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37074	FA/1702/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	HEIRS OF UKEDBHAI RAYSANGBHAI,AMBABEN WIDOW OF UKEDBHAI RAYSANGBHAI,GALABBHAI UJEDBHAI HEIRS OF AMJIBHAI,RANCHHODBHAI UKEDBHAI,SOMABHAI UKEDBHAI,KALIDAS UKEDBHAI,JESANG UKEDBHAI,MANGIBEN UKEDBHAI,NANDUBEN UKEDBHAI,SOMIBEN UKEDBHAI,PARVATIBEN UKEDBHAI,BHARATBHAI GALABBHAI,SITABEN GALABBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37075	FA/1703/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	BHARATBHAI MATHURBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37076	FA/1704/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	BHARATBHAI MATHURBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37077	FA/1705/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	HEIRS OF CHITUBHAI PURSHOTTAMBHAI,LAXMANBHAI CHITUBHAI,MOHANBHAI CHITUBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37078	FA/1706/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	LAXMANBHAI NARSINGHBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37079	FA/1707/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	SHANABHAI CAHGANBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37080	FA/1708/2012	05/07/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	HEIRS OF MANORBHAI SHIVABHAI,SANTOKBEN WD/O MANORBAHI SHIVABHAI,BHARATBHAI MANORBHAI,RANCHHODBHAI MANORBHAI,LAXMANBHAI MANORBHAI,JAHSIBEN MANORBHAI,GITABEN MANORBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37081	FA/1709/2012	07/02/2018	CHHAGANLAL DOLATRAMJI MEVADA,	MR PM BHATT	MANJUBEN GOPALBHAI PATEL,MEGHNABEN DEWANBAI PATEL,JYOTSNABEN GOPALBHAI PATEL,TEJASINH SURAJBALISINH RAJPUT,MEGHNABEN DEWANGBHAI PATEL	NOTICE SERVED BY DS,MR ASPI M KAPADIA
37082	FA/1710/2012	02/07/2012	HARPEETSINGH SARABJITSINGH BAGAI,	MR BHARAT R PANDYA	JYOTI HARPREETSINGH BAGAI,	MS.RENU R.SINGH
37083	FA/1712/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF CHANCHALBEN WD/O UDESANG MOHAN,ZAVERBEN WD/O UDESANG MOHAN,HEIR OF VAJESANG MOHANBHAI,HATHISANG VAJESANG	,MR KM SHETH
37084	FA/1713/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTUBHAI RAHIMBHAI,	MR KM SHETH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37085	FA/1714/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O BECHARBHAI NATHABHAI,RAMSANGBHAI BECHARBHAI,NARMADABEN D/0 BECHARBHAI,KANTABEN D/O BECHARBHAI,SHANTABEN D/O BECHARBHAI,SAVITABEN D/O BECHARBHAI,DASHRATHBEN D/O BECHARBHAI,LAXMIBEN D/O BECHARBHAI,H/O SURASANGBHAI BECHARBHAI,PARVATIBEN WD/O SURSANGBHAI BECHARBHAI,DHANIBEN SURSANGBHAI,DINESHBHAI SURSANGBHAI,BALVANTBHAI SURSANGBHAI	,MR KM SHETH
37086	FA/1715/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O ISHVARBHAI NATHABHAI - BHAGVANSANG ISHVARBHAI,	MR KM SHETH
37087	FA/1716/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAILBHAI IBRAHIMBHAI,	MR KM SHETH
37088	FA/1717/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSANG BODAJI,	MR KM SHETH
37089	FA/1718/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLATSINH MAHIJIBHAI,MANSANGBHAI MAHIJIBHAI	,MR KM SHETH
37090	FA/1719/2012	17/01/2014	PRAHLADBHAI TRIKAMBHAI PATEL,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MARSHALL & ASSOCIATES
37091	FA/1720/2012	17/01/2014	RAJESHRI BALVANTSINH,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
37092	FA/1721/2012	17/01/2014	RATIBHAI MANILAL,BALABEN WIDOW OF RATIBHAI MANILAL,GITABEN DAUGHTER OF RATIBHAI MANILAL,ARVINDKUMAR SON OF RATIBHAI MANILAL,ILABEN DAUGHTER OF RATIBHAI MANILAL	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
37093	FA/1722/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHANDRASINH NAGJIBAVA RANA,	MR KM SHETH
37094	FA/1723/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JITUBHAI NARANBHAI,	
37095	FA/1724/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BIBIBEN WD/O UMARJI HAJI AHMAD,	
37096	FA/1725/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	INAYATBHAI UMARJIBHAI HAJI,	
37097	FA/1726/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O CHANDRASANG BHARATSANG- MAHENDRASINH CHANDRASINH RANA,	MR KM SHETH
37098	FA/1727/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LAXMANSINH RATANSINH,	MR KM SHETH
37099	FA/1728/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ALIBHAI AADAM DADABHAI PATEL,	MR KM SHETH
37100	FA/1729/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ARVINDBHAI BECHARBHAI PATEL,	MR KM SHETH
37101	FA/1730/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VAJABHAI JIBHAI ODD,	MR KM SHETH
37102	FA/1731/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O PRATAPBA WD/O UDESANG- BHIMSANG BHAIBAJI,	MR KM SHETH
37103	FA/1732/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VINODBHAI NAGJIBHAI,	MR KM SHETH
37104	FA/1733/2012	22/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF JIVABHAI REVANDAS,RAMJIBHAI JIVABHAI PATEL,SHIVABHAI JIVABHAI PATEL	,MR YATIN SONI
37105	FA/1734/2012	22/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI MULJIBHAI,	MR YATIN SONI

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37106	FA/1735/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHWINBHAI MULJIBHAI,SATISH (MINOR) THROUGH GUARDIAN GALABBEN MULJIBHAI,GALABBEN MULJIBHAI	MR YATIN SONI
37107	FA/1736/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMARUDDIN ASHRAFMIYA SHAIKH,	MR YATIN SONI
37108	FA/1737/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADARMIYA MAHMADMIYA,SULTANMIYA MAHMADMIYA	MR YATIN SONI
37109	FA/1738/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O NIZAMUDDIN ASARAFMIYA SHAIKH,SHRIFABIBI,HAMIDABANU,BISMILLABANU,AKILABANU,IQ BALHUSAIN,TAJAMUDDIN,SHADIKHUSAIN	,MR YATIN SONI
37110	FA/1739/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI HARIBHAI,LALJIBHAI HARIBHAI	MR YATIN SONI
37111	FA/1740/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O BHAIMIYA AMIRMIYA,ZALORI HAJIBIBI BHAIMIYA,ZALORI BASIRMIYA BHAIMIYA,ZALORI AYUBMIYA BHAIMIYA,ZALORI AKILBANU BHAIMIYA,ZALORI JOHARBANU BHAIMIYA,ZALORI BISMILLABANU BHAIMIYA	,MR YATIN SONI
37112	FA/1741/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O NURBIBI MAYUDDIN,BISMILLABIBI MAYUDDIN ZALORI	,MR YATIN SONI
37113	FA/1742/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTILAL LALLUBHAI,	MR KM SHETH
37114	FA/1743/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAGANBHAI AMBUBHAI,	MR KM SHETH
37115	FA/1744/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NOOR MAHMAD UMARJI MUSA,INAYATBHAI UMARJI MUSA	MR KM SHETH
37116	FA/1745/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O PATEL DAHYABHAI ISHWARBHAI SHUSHILABEN WD/O DAHYABHAI,HEMANSHUBEN D/O DAHYABHAI,KALPESHBHAI DAHYABHAI PATEL,KRITIBEN D/O DAHYABHAI	MR KM SHETH
37117	FA/1746/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN WD/O KARIMBHAI BHIKHABHAI,MUMTAZBEN KARIMBHAI	MR KM SHETH
37118	FA/1747/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAFATBHAI KHUSHALBHAI,ASHOKBHAI KHUSHALBHAI,RAJUBHAI KHUSHALBHAI	MR KM SHETH
37119	FA/1748/2012	19/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMBABEN WD/O DAHYABHAI AMBALAL,	MR KM SHETH
37120	FA/1749/2012	03/03/2014	DHIRUBHAI KARSHANBHAI CHAU,	MR TUSHAR L SHETH	KARMANBHAI HARJIBHAI PIPALIYA,ORIENTAL INSURANCE CO LTD,SHAILESH MADHAVJIBHAI BHALARA,I C I C I - DELETED	,RULE SERVED,RULE SERVED BY DS,MR DAKSHESH MEHTA
37121	FA/1754/2012	26/09/2020	NATIONAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAMKUBEN JITIYABHAI RATHVA,CHATURBHAI JITIYABHAI RATHVA,RAMABHAI JITIYABHAI RATHVA,MOHANBHAI JITIYABHAI RATHVA,MATHURBHAI JITIYABHAI RATHVA,MAHENDRABHAI MANUBHAI NAYAK,SHANKERBHAI DAMALABHAI RATHVA	MS SM AHUJA,MR MAKBUL I MANSURI
37122	FA/1758/2012	12/06/2012	ERA BUILDSYS LIMITED FORMERLY KNOWN AS ERA BUILDING,	MR MEHUL SHARAD SHAH	SHANDONG TIEJUN ELECTRIC POWER ENGINEERING COMPANY LIMITED,	
37123	FA/1761/2012	21/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESANGBHAI NANSANGBHAI GOHIL,	MR KM SHETH
37124	FA/1762/2012	20/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI SHANKARBHAI PADIYAR,	MR KM SHETH
37125	FA/1763/2012	20/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYABEN WD/O MOHANBHAI SOMABHAI,	MR KM SHETH
37126	FA/1764/2012	21/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANGBHAI KESARISANG,	MR KM SHETH

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37127	FA/1765/2012	20/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANGBHAI SOMABHAI,	
37128	FA/1766/2012	20/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN WD/O SOMABHAI NANABHAI,	MR KM SHETH
37129	FA/1772/2012	16/09/2013	JAYSUKHBHAI BHAILALBHAI MANGROLIYA,	MR TULSHI R SAVANI,MR HD KACHCHHI	PRAKASHBHAI THAKORBHAI RATHOD,KIRITKUMAR THAKORBHAI RATHOD,KISHANBHAI TEJABHAI BHURIYA,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	RULE SERVED,RULE UNSERVED
37130	FA/1773/2012	16/09/2013	JAYSUKHBHAI BHAILALBHAI MANGROLIYA,	MR TULSHI R SAVANI,MR HD KACHCHHI	PRAKASHBHAI THAKORBHAI RATHOD,KIRITKUMAR THAKORBHAI RATHOD,KISHANBHAI TEJABHAI BHURIYA,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	RULE SERVED,RULE UNSERVED
37131	FA/1775/2012	14/09/2012	LAXMANBHAI NATHABHAI BHUTADIYA,	MS ARCHANA R ACHARYA	AMRATLAL @ AMARDAS GULABCHAND PANCHAL,NEW INDIA INSURANCE COMPANY	MR SUNIL B PARIKH,MR VR HALANI
37132	FA/1776/2012	13/07/2012	DEPUTY EXECUTIVE ENGINEER,	MR VIJAY H NANGESH	MAKIBEN W/O GOKULBHAI ISHWARBHAI VASAVA,ARJUNBHAI GOKULBHAI VASAVA,ARVINDBHAI GOKULBHAI VASAVA,JAYABEN W/O ARVINDBHAI VASAVA,VISHNUBHAI ARVINDBHAI VASAVA MINOR,ALPESHBHAI ARVINDBHAI MINOR,AKSHAYBHAI ARVINDBHAI VASAVA	
37133	FA/1778/2012	24/06/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BILKISHBANU HANIFBHAI PATHAN,ATIF HANIFBHAI PATHAN (MINOR),SHANABANU HANIFKHAN PATHAN (MINOR),BHARATKUMAR JIVRAJ SAMJIYANI,NATIONAL INSURANCE CO LTD,SETTLEMENT COMMISSIONER OF LAND	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MP PRAJAPATI
37134	FA/1780/2012	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	JAYANTILAL ISHVARBHAI SOLANKI,DARIYAKHAN BISMILLAKHAN (DELETED),ISMAILBHAI SADRUBHAI SAIYED	DELETED,SERVED BY GOVERNMENT GAZETTE,MR.HIREN M MODI
37135	FA/1781/2012	13/07/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	LEGAL HEIRS OF DECD. HANIFBHAI HASANBHAI KATHROTIYA,YUNUS HASANBHAI KATHROTIYA,JAYANTILAL G. RAMANI,HAJI UMARBHAI SHEKH,UNITED INDIA INSURANCE CO.LTD.	RULE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
37136	FA/1784/2012	15/10/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANJUBEN W/O BABUBHAI METAN,BABUBHAI SALUBHAI METAN,JASPALSINGH AMRIKSINH,SHRIJI SHOPPING CENTRE,,NATIONAL INSURANCE CO LTD,IBRAHIMBHAI USMANBHAI MEERA,WITCOS TRANSPORT PVT LTD	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA,(MR PARESH M DARJI)
37137	FA/1787/2012	14/06/2012	RAJESH RAMANBHAI PATEL,NIRAV RAJEHBHAI PATEL THROUGH GUARDIAN RAJESH RAMABHAI PATEL	MR.HIREN M MODI	SANJIVKUMAR RAMCHAND TIWARI,MADHUBEN RAJENDRABHAI GOYEL,ORIENTAL INSURANCE COMPANY	
37138	FA/1788/2012	26/09/2014	PRATIMABEN SANJIVSINH RAJPUT,SITASINH SITUSINH SANJIVSINH RAJPUT,SUNILSINH SANJIVSINH RAJPUT,RAMCHANDRASINH MALAKDHARISINH RAJPUT,DULARIDEVI RAMCHANDRASINH RAJPUT	MR.HIREN M MODI	SHANABHAI JABARSINH DABHI,TRANSPORT MANAGER	RULE SERVED,MRS VASAVDATTA BHATT
37139	FA/1789/2012	20/02/2013	PATEL VIJESHKUMAR S/O NATUBHAI JETHABHAI,	MR SHAILESH C SHARMA	PATEL PRIYABEN D/O RAMANBHAI UMESHBHAI,	MR RAJESH K SHAH
37140	FA/1791/2012	14/06/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SHALIN N MEHTA	KARANSINH GEMALSINH SOLANKI,RITESH RAGHUNAVSINH BANS	
37141	FA/1792/2012	01/10/2013	HEIRS OF IBHRAM ALLARAKHA MALLU,MAHMAD IBRAHIM MALLU,ISMAIL IBRAHIM MALLU	MR VIREN G DAVE,MR DD CHUDASAMA	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER OFFICE,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
37142	FA/1793/2012	25/09/2014	ROYAL ANTI- BIOTICS & INVESTMENT PVT LTD,BHARAT N ZAVERI,CHHAYA B ZAVERI	MR JIGAR P RAVAL	YASH PACKAGING THRO' RAJESHKUMAR DAHYALAL PATEL,	RULE SERVED,MR HR PRAJAPATI

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37143	FA/1794/2012	29/07/2013	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	MOHANBHAI MAGANBHAI,	NOTICE SERVED
37144	FA/1795/2012	16/06/2012	KANERIA GRANITO LTD THROUGH L J ROHIT,	MR MANISH S SHAH	MILLSTORES CORPORATION THROUGH POA ABHISHEK MAHESHWARI,	
37145	FA/1796/2012	12/12/2013	JAYESH DAMJIBHAI GAJJAR,	MR ADIL R MIRZA	DINESHBHAI DAMJIBHAI GAJJAR,	MR JAL S. UNWALLA
37146	FA/1801/2012	25/09/2012	FUTURE GENERALI INDIA INSURANCE CO LTD - VADODARA,	MR VIBHUTI NANAVATI	MAHMAD YUNUS YUSUFKHAN CHANGIWALA,RAKESHBHAI NATUBHAI SARVAIYA,MUKUTBHAI PRASHANTBHAI CHATERJEE	RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),MR MOHSIN M HAKIM
37147	FA/1802/2012	13/02/2016	BAJAJ ALIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRABHAT HOSPITAL,BABUBHAI RAVJIBHAI NABHAYA,JAMANBHAI LAKHMANBHAI DHORECHA	RULE SERVED,(MR PARESH M DARJI)
37148	FA/1806/2012	26/06/2012	JAYANTIBHAI MANGUBHAI RATHWA,	MR MTM HAKIM	SALIMBHAI M. RATHWA,MOHMEMMEDYUNUS ABDULHAID PATHAN,UNITED INDIA INSURANCE CO LTD	,MR VC THOMAS
37149	FA/1807/2012	17/04/2013	NEW INDIA ASSURNACE CO. LTD THROUGH SENIOR DIVISIONAL,	MS LILU K BHAYA	PARESH DHANRAJ RATWANI,PREMJI KANJI SODHA,BRIJENDRA GUPTA,RELIANCE GENERAL INSURANCE CO LTD THROUGH BRANCH MANAGER	RULE SERVED,MR SUNIL M AGRAWAL,MR.HIREN M MODI
37150	FA/1810/2012	19/03/2014	MAITRY TRADING PRIVATE LIMITED,	MR KUNAL P VAISHNAV	GUJARAT STATE FINANCIAL CORPORATION,	MR. S. M. GOHIL
37151	FA/1825/2012	27/09/2013	AMIT HASMUKHLAL DOSHI,	MS SANGITA C ATHAVLE	KALAVATIBEN MAHAKAL W/O SANDIPBHAI R MAHAKAL,	MR SATYAM Y CHHAYA
37152	FA/1826/2012	27/09/2013	AMIT HASMUKHLAL DOSHI,	MS SANGITA C ATHAVLE	KALAVATIBEN MAHAKAL W/O SANDIPBHAI R MAHAKAL,	MR SATYAM Y CHHAYA
37153	FA/1830/2012	01/08/2012	DILIPBHAI RAMJIBHAI RATHOD,MINAXIBEN DILIPBHAI RATHOD	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
37154	FA/1848/2012	13/08/2012	MANISH NAVINCHANDRA RANA,	MR PJ MEHTA	UNION OF INDIA,	NOTICE NOT RECD BACK
37155	FA/1849/2012	13/08/2012	MITESH RAMANBHAI PATEL,	MR PJ MEHTA	UNION OF INDIA,	NOTICE UNSERVED
37156	FA/1850/2012	17/06/2015	HARIBHAI KARSANBHAI PARMAR,CHANCHALBEN HARIBHAI PARMAR,TARALKUMAR SHRIKRUSHAN RATNA (MINOR)	MR YN RAVANI	VINODBHAI GORDHANBHAI UGAREJIYA,DHARMENDRASINH HAJUBHA PARMAR,NEW INDIA ASSURANCE COMPANY	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
37157	FA/1851/2012	17/06/2015	DHARMENDRAKUMAR HARIBHAI PARMAR,	MR YN RAVANI	VINODBHAI GORDHANBHAI UGAREJIYA,DHARMENDRASINH HAJUBHA PARMAR,NEW INDIA ASSURANCE COMPANY,TARALKUMAR SHRIKRUSHAN (MINOR),ROYAL SUNDARAM ALLIANZ GENERAL INSURANCE COMPANY	RULE SERVED BY DS,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
37158	FA/1852/2012	17/06/2015	ARVINDABEN WD/O SATISHBHAI PARMAR,	MR YN RAVANI	VINODBHAI GORDHANBHAI UGAREJIYA,DHARMENDRASINH HAJUBHA PARMAR,NEW INDIA ASSURANCE COMPANY,DHARMENDRA HARIBHAI PARMAR,MINOR TARALKUMAR SHRIKRUSHAN,ROYAL SUNDARAM ALLIANZ GENERAL INSURANCE COMPANY,HARIBHAI VALJIBHAI PARMAR,FULIBEN HARIBHAI PARMAR	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA,MR.HIREN M MODI

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37159	FA/1854/2012	09/05/2018	MANOJBHAI PREMCHANDBHAI VANKAR,	MR.HIREN M MODI	BABLU HUSAINALI SAIYAD,HARJINDERSING PRITAMSING,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
37160	FA/1858/2012	20/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANGITSINH PRABHATSINH PARMAR,JEHABHAI K CHAUHAN,FULABHAI S/O. JEHABHAI K. CHAUHAN,SUKHABHAI S/O. JEHABHAI K. CHAUHAN,GANPATSINH S/O. JEHABHAI K. CHAUHAN,NATIONAL INSURANCE CO LTD,MAHENDRASINH SARDARSINH RATHOD,MINOR JYOTSANABEN RAMESHBHAI CHAUHAN.THROUGH GUARDIAN &	NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM,MR HAMESH C NAIDU
37161	FA/1859/2012	20/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANGITSINH PRABHATSINH PARMAR,JEHABHAI K CHAUHAN,FULABHAI S/O. JEHABHAI K. CHAUHAN,SUKHABHAI S/O. JEHABHAI K. CHAUHAN,GANPATSINH S/O. JEHABHAI K. CHAUHAN,NATIONAL INSURANCE CO LTD,MAHENDRASINH SARDARSINH RATHOD,JADIBEN KHUMANSINH RATHOD	NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM,MR HAMESH C NAIDU
37162	FA/1860/2012	20/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANGITSINH PRABHATSINH PARMAR,JEHABHAI K CHAUHAN,FULABHAI S/O. JEHABHAI K. CHAUHAN,SUKHABHAI S/O. JEHABHAI K. CHAUHAN,GANPATSINH S/O. JEHABHAI K. CHAUHAN,NATIONAL INSURANCE CO LTD,MAHENDRASINH SARDARSINH RATHOD,VIMLABEN BHAGVANSINH RATHOD	NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM,MR HAMESH C NAIDU
37163	FA/1861/2012	20/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANGITSINH PRABHATSINH PARMAR,JEHABHAI K CHAUHAN,FULABHAI S/O. JEHABHAI K. CHAUHAN,SUKHABHAI S/O. JEHABHAI K. CHAUHAN,GANPATSINH S/O. JEHABAI K. CHAUHAN,NATIONAL INSURANCE CO LTD,MAHENDRASINH SARDARSINH RATHOD,HANSABEN ARVINDBHAI CHAUHAN	NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),MR MTM HAKIM,MR HAMESH C NAIDU
37164	FA/1863/2012	05/11/2012	BHARTIBA KISHORSINH JADEJA,RUTUDHWAJSINH KISHORSINH JADEJA,HIMADRI KISHORSINH JADEJA,BHARATSINH BHIKHUBHA JADEJA,JANAKBA BHARATSINH JADEJA	MR.HIREN M MODI	GIRISHBHAI DEVJIBHAI PADHIYAR DECEASED THRO' HIS HEIRS & LRS,NATIONAL INSURANCE CO LTD,MINAXIBEN W/O GIRISHBHAI D. PADHIYAR,NIRMAL GIRISHBHAI PADHIYAR	,RULE SERVED,UNSERVED EXPIRED (R),MR DAKSHESH MEHTA
37165	FA/1865/2012	10/10/2012	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	CHANDAN STEELS CHANDAN KAPUR,NIPUN KAPOOR	MR YOGEN N PANDYA
37166	FA/1866/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNJABHAI MOHANBHAI,	
37167	FA/1867/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YUNUSBHAI AADAMBHAI DADA,	MR KM SHETH
37168	FA/1868/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNJABHAI MOHANBHAI,	
37169	FA/1869/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGUBHAI RAMSANG GOHIL,MAVSANG RAMSANG GOHIL	MR KM SHETH
37170	FA/1870/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AJITSINH KESHARISINH,	MR KM SHETH
37171	FA/1871/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DOLATSANG MOHANBHAI,	MR KM SHETH
37172	FA/1872/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O JESANGBHAI LAXMANBHAI,BALDEVBHAI JESANGBHAI,AMRATBEN JESANGBHAI	,MR KM SHETH
37173	FA/1873/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHARATSANG PRABHATSANG,	MR KM SHETH
37174	FA/1874/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YUSUF MUSA SHIKARA,	MR KM SHETH
37175	FA/1875/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GEMALSANG DAHYABHAI SINDHA,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37176	FA/1876/2012	13/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DIVALIBEN WD/O HIRUBHAI MOTIBHAI,	MR KM SHETH
37177	FA/1877/2012	30/04/2013	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASBHA CHHATRASANG,	MR KM SHETH
37178	FA/1878/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHMMAD CHANDRASANG MADINABEN WD/O MOHMMAD,SALMABEN D/O MOHMMAD,IMTIYAZ HUSAIN MOHMMADBHAI,YASMINBEN MOHMMADBHAI	,MR KM SHETH
37179	FA/1879/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI MOHANBHAI,	MR KM SHETH
37180	FA/1880/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM PRATAPSANG,	MR KM SHETH
37181	FA/1881/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PARSOTTAMBHAI RANCHHODBHAI-RATILAL PARSOTTAMBHAI,JASUBHAI PARSOTTAMBHAI,RAMESHBHAI PARSOTTAMBHAI,MANGALBHAI PARSOTTAMBHAI,SATISHBHAI PARSOTTAMBHAI,GANPATBHAI PARSOTTAMBHAI	
37182	FA/1882/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPSINH CHANDRASINH,	MR KM SHETH
37183	FA/1883/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KABHAI MOHANBHAI,	MR KM SHETH
37184	FA/1884/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHIVABHAI KASHIBHAI- BHAILALBHAI SHIVABHAI,JAYANTIBHAI SHIVABHAI,KIRITBHAI SHIVABHAI	,MR KM SHETH
37185	FA/1885/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANTBHAI RANCHHODBHAI PATEL,	MR KM SHETH
37186	FA/1886/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI KASHIBHAI PATEL,	MR KM SHETH
37187	FA/1887/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHVINBHAI SHANKARBHAI,	MR KM SHETH
37188	FA/1888/2012	20/07/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI MOHANBHAI THAKORE,	MR KM SHETH
37189	FA/1889/2012	29/10/2012	PARMESHWAR K MAURYA,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
37190	FA/1896/2012	30/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED - RAJKOT,	MR VIBHUTI NANAVATI	JAYANTILAL VASHRAMBHAI PANDIT,NOORMAMAD HAJIBHAI (MAJOTHI)	RULE UNSERVED
37191	FA/1899/2012	21/09/2016	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAMESHBHAI CHHANALAL JAYSWAL,NITINBHAI @ NITESHBHAI HIMATBHAI MALANI	RULE SERVED,MR.HIREN M MODI
37192	FA/1900/2012	08/08/2016	TAHERABEN YUSUFBHAI MODAN,	MR RITURAJ M MEENA	RAMESHGIRI NARANGIRI GOSAI,RAMNIKGIRI NARANGIRI GOSAI,NEW INDIA INSURANCE CO.,RAVIBHAI BIJALBHAI MAKVANA,NATIONAL INSURANCE CO.LTD.	DELETED,RULE SERVED,MR NAGESH C SOOD,MR PALAK H THAKKAR
37193	FA/1902/2012	29/04/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PARASMAL SHANKARMAL SHARMA,SATYANARAYAN RAMCHANDRAJI SHARMA,RUPLALJI KHUMAJI SHARMA,LAKSHMILAL BHERULALJI SHARMA,SHANTILAL SHANKARLALJI SHARMA,HIRANI GITABEN RAMESHBHAI	RULE SERVED,(MR PARESH M DARJI)
37194	FA/1903/2012	29/04/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PARASMAL SHANKARMAL SHARMA,SATYANARAYAN RAMCHANDRAJI SHARMA,RUPLALJI KHUMAJI SHARMA,LAKSHMILAL BHERULALJI SHARMA,SHANTILAL SHANKARLALJI SHARMA,KALUBHAI NANABHAI DAMOR	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R)
37195	FA/1905/2012	09/11/2012	RAJ CORPORATION THRO' PROPRIETARY CONCERN OF KANUBHAI A SHAH,	MR KUNJAL D PANDYA	GUJARAT SIDDHI CEMENT LIMITED,	MRS KALPANA K RAVAL,MR NIKUNT K RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37196	FA/1906/2012	27/12/2012	PAM APPEARLS PVT LTD,	MR ASHISH M DAGLI	BALKRISHNA TEXTILE PVT LTD,	RULE SERVED,MR ANKIT SHAH
37197	FA/1910/2012	06/08/2012	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA	BHARVAD BECHARBHAI JIVABHAI,KHER KARSANBHAI RANCHHODBHAI,THE OFFICER ON SPECIAL DUTY SPECIAL LAQ UNIT - 1	
37198	FA/1911/2012	06/08/2012	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA	THE OFFICER ON SPECIAL DUTY SPEICAL LAQ UNIT - 1,ANILKUMAR DEVKARANBHAI PATEL,LEGAL HEIRS OF PRABHUDAS VENABHAI PATEL,SURESHBHAI PRABHUDAS PATEL,NIKUNJBHAI PRABHUDAS PATEL	
37199	FA/1912/2012	06/08/2012	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA	THE OFFICER ON SPECIAL DUTY SPECIAL LAQ UNIT-1,LEGAL HEIRS OF MANILAL MULJIDAS SHAH,SHAH BHARATKUMAR MANILAL,SHAH URMILABEN W/O. MANILAL MUKIDAS SHAH,SHAH GITABEN W/O. MAHENDRAKUMAR MANILAL,SHAH SAGARKUMAR MAHENDRABHAI	
37200	FA/1913/2012	06/08/2012	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA	THE OFFICER ON SPECIAL DUTY SPECIAL LAQ UNIT - 1,LAGHABHAI HARJIBHAI PATEL,JETHABHAI VISHRAMBHAI PATEL	
37201	FA/1916/2012	22/12/2016	P G V C L,	(MR MD RANA)	KALUBHAI KARAMSIBHAI RABARI,	RULE SERVED,MR AB GATESHANIYA
37202	FA/1917/2012	24/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMBALAL MOHANBHAI PATEL,	
37203	FA/1918/2012	08/07/2017	LAND ACQUISITION OFFICER,EXEUCTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR TALSANGJI SHIVAJI SINCE DECD.THRO HIS HEIRS,AMJIBA THAKOR TALSANGJI,HARKHUBA THAKOR TALSANGJI,BANESANG THAKOR TALSANGJI,THAKOR BECHARSANG SHIVAJI SINCE DECD.THRO HIS HEIRS,TAJBA THAKOR SHIVAJI,TAJBA THAKOR SHIVAJI,DASHRATSINH THAKOR SHIVAJI,UDEYSANG THAKOR SHIVAJI,BADSANG THAKOR SHIVAJI,UMEDSANG THAKOR SHIVAJI	,RULE SERVED
37204	FA/1920/2012	25/01/2018	RANJITBHAI HARJIBHAI PARMAR,	MR BY MANKAD	GURJAR KSHATRIYA GNATI, ANJAR KNOWN AS SHRI KUTCH GURJAR,ANILBHAI KESHAVJIBHAI TANK,SHRI KUTCH GURJAR KSHATRIYA SAMAJ MAHASABHA	RULE SERVED,MR DIVYESH SEJPAL
37205	FA/1939/2012	13/09/2012	AMUL RAS BHANDAR C/O HARIKRISHNABHAI B PATEL,	MR AKHTAR N MALEK	MANIBEN WD/O BHIMSINGBHAI PARMAR,RAIJIBHAI BHIMSINGHBHAI PARMAR	
37206	FA/1942/2012	09/10/2012	CHIEF OFFICER,	M/S ANAND ADVOCATES,MR PY DIVYESHVAR	EXECUTIVE ENGINEER,CHIEF OFFICER M G V C LTD,LEGAL HEIRS OF RAMESHBHAI RAMTUBHAI GOHEL,HARKHABEN RAMESHBHAI GOHEL,PREMILABEN RAMESHBHAI GOHEL,VIKRAMBHAI RAMESHBHAI GOHEL,VIJAYBHAI RAMESHBHAI GOHEL	,NOTICE SERVED,MR DIPAK R DAVE,MR AKHTAR N MALEK

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37207	FA/1943/2012	24/06/2013	SURENDRANAGAR DISTRICT PANCHAYAT,PATADI TALUKA PANCHAYAT,VADGAM GRAM PANCHAYAT THROUGH SARPANCH	MR HS MUNSHAW	RATHOD MALUBHAI GOVABHAI,BAI BHAGWATIBEN W/O KHIMCHADBHAI GOVINDBHAI SONI,THAKOR PRATAPBHAI VALUBHAI,RATHOD RAMABHAI MANUBHAI SINCE DECE. THRO.' L/H.,LAXMANBHAI RAMABHAI RATHOD,LILABEN D/O. RAMABHAI MANUBHAI RATHOD,BABIBEN D/O. RAMABHAI MANUBHAI RATHOD,LAXMIBEN D/O. RAMABHAI MANUBHAI RATHOD,RATHOD MULABHAI MANUBHAI,RATHOD VAJUBHAI MANUBHAI,RATHOD DAJUBHAI CHELABHAI,MURTAJAKHANJI NASRUDDHINKHANJI,RAZAK MOHMEDKHANJI (NORTH) SINCE DECE. THRO.' L/H.,ANJUMANBIBI WD/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,PARVESHKHANJI S/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,ANAS S/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,SASHITABIBI D/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,RAFIALIBIBI D/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,NURJAHANBIBI D/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,BASIRANBIBI D/O. RAZAK MOHMEDKHANJI NASRUDDINKHANJI,STATE OF GUJARAT	NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),BHARGAV KARIA & ASSO
37208	FA/1944/2012	02/07/2012	GAMBHIRBHAI CHHAGANBHAI BARIA (KOLI),	MR MUKUND M DESAI	RANJITBHAI MAGANBHAI RATHWA,VIKASKUKAR PRAVUNJKUMAR KARNAVAT,NEW INDIA ASSURANCE CO LTD	
37209	FA/1945/2012	02/07/2012	SURESHBHAI DIPSING BARIA,	MR MUKUND M DESAI	RANJITBHAI MAGANBHAI RATHWA,VIKASKUKAR PRAVUNJKUMAR KARNAVAT,NEW INDIA ASSURANCE CO LTD	
37210	FA/1946/2012	02/07/2012	RAMLA GALA SANGADE,	MR MUKUND M DESAI	RANJITBHAI MAGANBHAI RATHWA,VIKASKUKAR PRAVUNJKUMAR KARNAVAT,NEW INDIA ASSURANCE CO LTD	
37211	FA/1947/2012	21/12/2012	BHARATBHAI KHATUBHAI PATELIYA,	MR MUKUND M DESAI	RAMANBHAI JESINGBHAI SOLANKI,RAISINGBHAI KALABHAI SOLANKI,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	
37212	FA/1948/2012	21/12/2012	KALABHAI BHODABHAI PATELIYA,	MR MUKUND M DESAI	RAMANBHAI JESINGBHAI SOLANKI,RAISINGBHAI KALABHAI SOLANKI,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	
37213	FA/1949/2012	21/12/2012	KAPURIBEN SUKHABHAI PATELIYA,	MR MUKUND M DESAI	RAMANBHAI JESINGBHAI SOLANKI,RAISINGBHAI KALABHAI SOLANKI,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	
37214	FA/1950/2012	21/12/2012	SHANTABEN DHULABHAI PATELIYA,	MR MUKUND M DESAI	RAMANBHAI JESINGBHAI SOLANKI,RAISINGBHAI KALABHAI SOLANKI,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	
37215	FA/1954/2012	21/07/2016	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF THAKOR KACHRAJI BHAGAJI,KESHARBEN KACHARAJI THAKOR,SOMAJI KACHARAJI THAKOR,FULAJI KACHARAJI THAKOR,VADILAL KACHARAJI THAKOR	,RULE SERVED,MR. KISHAN H DAIYA
37216	FA/1957/2012	08/04/2013	SHANKERBHAI KALIABHAI PARMAR,	MR MUKUND M DESAI	SANDIPKUMAR KEVALBHAI SHETH,UNITED INDIA INSURANCE CO LTD THROUGH MANAGER,SABIR ALI SAJOD ALI SAYAD,ABDUL HAMID ABDUL SAGAR GHANCHI	
37217	FA/1958/2012	08/04/2013	ABHESING MAGANBHAI HATILA KOLI,	MR MUKUND M DESAI	SANDIPKUMAR KEVALBHAI SHETH,UNITED INDIA INSURANCE CO LTD THROUGH MANAGER,SABIR ALI SAJOD ALI SAYAD,ABDUL HAMID ABDUL SAGAR GHANCHI	
37218	FA/1959/2012	08/04/2013	RATANBHAI SUMLABHAI SANGOD (PARMAR KOLI),	MR MUKUND M DESAI	SANDIPKUMAR KEVALBHAI SHETH,UNITED INDIA INSURANCE CO LTD THROUGH MANAGER,SABIR ALI SAJOD ALI SAYAD,ABDUL HAMID ABDUL SAGAR GHANCHI	
37219	FA/1960/2012	08/04/2013	KALIABHAI DALABHAI PARMAR BHILL,	MR MUKUND M DESAI	SANDIPKUMAR KEVALBHAI SHETH,UNITED INDIA INSURANCE CO LTD THROUGH MANAGER,SABIR ALI SAJOD ALI SAYAD,ABDUL HAMID ABDUL SAGAR GHANCHI	
37220	FA/1961/2012	18/10/2012	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	CHENVA ASHOKKUMAR JETHABHAI,ASHVINKUMAR KAMJIBHAI FANAT,ASHVINKUMAR KAMJIBHAI FANAT	RULE SERVED,MR RJ GOSWAMI

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37221	FA/1962/2012	30/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHOYABHAI UMARBHAI JAM,DILUBHAI ABUBHAI JAM,AMRUTLAL NATHUBHAI JOSHI,RATILAL SHAMJIBHAI RAJDE,NEW INDIA ASSURANCE COMPANY LIMITED,HEIRS OF DECD. KANTILAL SAVCHANDBHAI,KRISHNABEN KANTILAL,NAYANBHAI KANTILAL,PIYUSHBHAI KANTILAL	,RULE SERVED,MR HEMANT S SHAH,MR PALAK H THAKKAR,MR RAXIT J DHOLAKIA,MR RUTURAJ NANAVATI
37222	FA/1964/2012	17/10/2012	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	BIKISHBANU HANIFBHAI PATHAN,MINOR ATIF HANIFBHAI PATHAN,MINOR SHANABANU HANIFBHAI PATHAN,BHARATKUMAR JIVRAJ SAMJIVANI,SETTLEMENT COMMISSION OF LAND,NEW INDIA ASSURANCE CO.LTD.	RULE SERVED,RULE SERVED BY DS,MR MP PRAJAPATI,MR PALAK H THAKKAR
37223	FA/1966/2012	04/04/2013	ORIENTAL INSURANCE COMPANY LTDTHROUGH ITS AUTHORISE,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. MAYABHAI CHAKUBHAI MAKWANA,RAMUBEN MAYABHAI MAKWANA,MINOR LABHUBEN MAYABHAI MAKWANA,MINOR NANIBEN MAYABHAI MAKWANA,MINOR GOPAL MAYABHAI MAKWANA,MINOR GAGUBEN MAYABHAI MAKWANA,MINOR SANJAY MAYABHAI MAKWANA,MINOR MUNNO MAYABHAI MAKWANA,SUMABEN CHAKURBHAI MAKWANA,NAJIMUDDIN AMIRBHAI SHEIKH	,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
37224	FA/1967/2012	04/04/2013	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	DEEPAKBHAI DAMJIBHAI MAKWANA,NAJIMUDDIN AMIRBHAI SHEIKH	RULE UNSERVED
37225	FA/1977/2012	25/07/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	REHANABANU SALIMIYA BELIM,MINOR MOHAMMAD MUSEFMIYA SALIMMIYA BELIM,NATHUMIYA USHMANMIYA BELIM,JETUNMIYA NATHUMIYA BELIM,VORA JAFARBHAI RAHEMANBHAI,VORA SABANABANU JAFARBHAI,BHAGWATIBEN SAMPATLAL JAIN	
37226	FA/1979/2012	20/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIKUNJBHAI KIRTIBHAI PATEL (MINOR),LINABEN KIRTIBHAI SOMABHAI PATEL,ALPESHBHAI KIRTIBHAI PATEL,PUSHPABEN KIRTIBHAI SOMABHAI PATEL,REVABEN SOMABHAI PATEL,AKTARBAHI BADREALAMKHA,BADREALAM HAJI JAKIRKHA	RULE SERVED,(MR MJ BUDDHBHATTI),MR DHAVAL M BAROT
37227	FA/1981/2012	30/07/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	DILIPBHAI @ DALA KHODA PARMAR,KESAB SARBESHWAR PRADHAN,UREN V THAKKAR	
37228	FA/1983/2012	10/09/2012	NEW INDIA ASSURANCE CO LTD,	MR SHALIN N MEHTA	DEELIPBHAI CHANDULAL BAROT,ARJUNBHAI J BARIYA	
37229	FA/1984/2012	30/07/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	PADMABEN W/O PARBATBHAI PARMAR,KESAB SARBESHWAR PRADHAN,UREN V THAKKAR	
37230	FA/1988/2012	12/12/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN WD/O VALI UMARJI SINCE DECD.THRO HER HEIRS,MARYAMBEN SULEM,AN ADAM KARJU	,RULE SERVED,MR KM SHETH
37231	FA/1992/2012	03/08/2016	JITSINH SHALAMSINH VAGHELA,	MR MAKBUL I MANSURI	KAUSHIKBHAI CHANDUBHAI PATEL,NATIONAL INSURANCE CO LTD,BHARATBHAI GAMABHAI PARMAR	RULE SERVED,(MR APURVA N PAREKH),MS LILU K BHAYA
37232	FA/1993/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TALSIBHAI GABABHAI(SINCE DECEASED THROUGH HIS HEIRS),HARIBHAI TALSIBHAI,JASHUBHAI TALSIBHAI,MADHUBEN NATUBHAI MADHAVBHAI VAGHELA,MANJULABEN CHATURBHAI JAMBU,DAHIBEN HASMUKHBHAI KHUSHAL PARMAR	
37233	FA/1994/2012	08/07/2013	RADHABEN WD/O LILABHAI JAMALBHAI RABARI,JETHIBEN JAMALBHAI RABARI,RAMESHBHAI LILABHAI RABARI,MOTIBHAI LILABHAI RABARI,SURESHBHAI LILABHAI RABARI,MUKESHBHAI LILABHAI RABARI,MAYABEN LILABHAI RABARI,BHARATBHAI LILABHAI RABARI	MR JIGAR G GADHAVI	RABARI NARANBHAI TEJABHAI,BALDEVBHAI D RABARI,UNITED INDIA ASSURANCE COMPANY LTD	RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37234	FA/1999/2012	25/07/2012	SADGURU SADADEV VIHARGAM YOG SANSTHAN,SWATANTRA DEVJI D MAHARAJ THRO'POA,HARISHCHANDRA C PATEL THRO'POA	(MR J V BHAIRAVIA)	SATYEN YOGESHCHANDRA VYAS,JYOTISH JAIMANISHANKER VYAS	
37235	FA/2004/2012	22/04/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PANKI BABULAL CHAUHAN,RAJESHKUMAR LALLUBHAI PATEL	RULE SERVED,MR.HIREN M MODI
37236	FA/2016/2012	23/09/2014	NARBAHADUR NANDKISHOR PRASAD,	MR MTM HAKIM	JAHERALI K SHAIKH,R H SHARMA,NATIONAL INSURANCE CO LTD	DELETED,RULE SERVED BY DS,MS LILU K BHAYA
37237	FA/2018/2012	13/07/2012	MAJULABEN WD/O KANUBHAI PUNJABHAI PATEL,DARSHAN S/O KANUBHAI PUNJABHAI PATEL,PRIYANKA D/O KANUBHAI PUNJABHAI PATEL,PUNJABHAI BHOLIDAS PATEL F/O KANUBHAI P PATEL	MR JA ADESHRA	PIYUSH JAGDISHGIRI GOSWAMI,SABAR PRINTERS,NATIONAL INSURANCE COMPANY	,MR SUNIL B PARIKH
37238	FA/2019/2012	04/07/2012	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMBALAL CHATURBHAI,ASHOKBHAI AMBALAL PATEL,DHIRAJKUMAR AMBALAL PATEL,ARUNBHAI AMBALAL PATEL,JASHUBHAI CHATURBHAI	,MR YATIN SONI
37239	FA/2020/2012	04/07/2012	SPECIAL LAND ACQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATLAL NATHABHAI DESAI,GOVINDBHAI NATHABHAI DESAI,RAJIBEN WD/O NATHABHAI DESAI	,(MR A J PATEL)
37240	FA/2021/2012	04/07/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AEMANABEN D/O UMARJI ABHRAM,	
37241	FA/2022/2012	20/04/2017	PATEL DINESHBHAI ASHARAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37242	FA/2023/2012	20/04/2017	PATEL DINESHBHAI SHAMJIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37243	FA/2024/2012	20/04/2017	ASHARAMBHAI GORDHANBHAI SINCE DECEASED THRO'HIS HEIRS,PATEL RASIKBHAI ASHARAMBHAI,PATEL KANTILAL ASHARAMBHAI,PATEL SURESHBHAI ASHARAMBHAI,PATEL KANCHANBEN ASHARAMBHAI,PATEL JAYABEN ASHARAMBHAI,PATEL HANSABEN ASHARAMBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37244	FA/2025/2012	20/04/2017	PATEL KHUSHALBHAI SAVJIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37245	FA/2026/2012	20/04/2017	DINESHBHAI HIRABHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37246	FA/2027/2012	20/04/2017	PATEL NARSHIBHAI AMBARAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37247	FA/2028/2012	20/04/2017	PATEL GANGARAMBHAI AMBARAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37248	FA/2029/2012	20/04/2017	PATEL BACHUBHAI JADAVJIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37249	FA/2030/2012	20/04/2017	NARANBHAI AMBARAMBHAI,GANGARAMBHAI AMBARAMBHAI,ASHRAMBHAI AMBARAMBHAI,NARSHIBHAI AMBARAMBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37250	FA/2031/2012	20/04/2017	PATEL MADHUBEN MAHDEVBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37251	FA/2032/2012	20/04/2017	PATEL VASUDEV KHUSHALBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37252	FA/2033/2012	20/04/2017	PATEL AMBALAL GANDALAL,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37253	FA/2034/2012	20/04/2017	PATEL GOVINDBHAI VASHRAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37254	FA/2035/2012	20/04/2017	PATEL GHANSYAMBHAI NARANBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37255	FA/2036/2012	20/04/2017	PATEL ASHARAMBHAI AMBARAMBHAI SINCE DECEASED THROUGH HIS HIR,PATEL TAKHUBEN ASHARAMBHAI,PATEL AMARSHIBHAI ASHARAMBHAI,PATEL MAHENDRABHAI ASHARAMBHAI,PATEL PRABHABEN ASHARAMBHAI,PATEL JAYABEN ASHARAMBHAI,PATEL RANJANBEN ASHARAMBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37256	FA/2037/2012	20/04/2017	PATEL ASHARAMBHAI NANJIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37257	FA/2038/2012	20/04/2017	PATEL JADAVJI MOHANBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37258	FA/2039/2012	20/04/2017	PATEL MAHENDRABHAI ASHARAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37259	FA/2040/2012	20/04/2017	PATEL NAYNABEN CHATURBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37260	FA/2041/2012	20/04/2017	JAYANTILAL TALSHIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37261	FA/2042/2012	20/04/2017	GUARDIAN OF GHANSHYAMBHAI TALSHIBHAI, TALSHIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37262	FA/2043/2012	20/04/2017	PATEL THAKARSHIBHAI GORDHAN BHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37263	FA/2044/2012	20/04/2017	PATEL CHATURBHAI JADAVJIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37264	FA/2045/2012	20/04/2017	PATEL NAYNABEN CHATURBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37265	FA/2046/2012	20/04/2017	PATEL AMBALAL GANDALAL,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37266	FA/2047/2012	20/04/2017	PATEL RAGHAVJIBHAI GOVINDBHAI,PATEL CHANDULAL GOVINDBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,RAGHAVJI GOVINDBHAI PATEL	,GOVERNMENT PLEADER
37267	FA/2048/2012	20/04/2017	PATEL VITTHALBHAI GORDHANBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37268	FA/2049/2012	20/04/2017	KADVIBEN MADHUBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37269	FA/2050/2012	20/04/2017	PATEL JAYANTILAL BHUDARBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37270	FA/2051/2012	20/04/2017	PATEL CHANDUBHAI BHAGWANBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37271	FA/2052/2012	20/04/2017	PATEL LAGHRABHAI HIRABHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37272	FA/2053/2012	20/04/2017	PATEL ASHARAMBHAI GORDHANBHAI SINCE DECEASED TH'O HIS HEIR,PATEL RASIKBHA ASHARAMBHAI,PATEL KANTILAL ASHARAMBHAI,PATEL SURESHBHAI ASHARAMBHAI,PATEL KANCHANBEN ASHARAMBHAI,PATEL JAYABEN ASHARAMBHAI,PATEL HANSABEN ASHARAMBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37273	FA/2054/2012	20/04/2017	LAKHMAN MANJI DECEASED THRO LEGAL HEIR,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37274	FA/2055/2012	20/04/2017	PATEL RANCHHODBHAI SHIVABHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37275	FA/2056/2012	20/04/2017	GANGARAMBHAI AMBARAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37276	FA/2057/2012	20/04/2017	PATEL GAURIBEN ZAVERBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37277	FA/2058/2012	20/04/2017	HIMATLAL TAHKARSHIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37278	FA/2059/2012	20/04/2017	PATEL VINODBHAI NARSHIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37279	FA/2060/2012	20/04/2017	PATEL RATILAL BHUDARBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37280	FA/2061/2012	20/04/2017	PATEL RAMESHBHAI TRIBHOVANBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37281	FA/2062/2012	20/04/2017	PATEL NARAYANBHAI AMBARAMBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,PATEL GHANSHYAMBHAI NARAYANBHAI	,GOVERNMENT PLEADER
37282	FA/2063/2012	20/04/2017	JAMNABEN NARSHIBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37283	FA/2064/2012	20/04/2017	PATEL AMBARAMBHAI MANJIBHAI SINCE DECEASED,VALJI AMBARAMBHAI PATEL,MADHUBHAI AMBARAMBHAI PATEL,DHANSHUKH AMBARAMBHAI PATEL,GHANSHYAM AMBARAMBHAI PATEL,RAMESH AMBARAMBHAI PATEL,VASUDEV AMBARAMBHA PATEL,KANJANBEN AMBARAMBHAI PATEL.,VIJUBEN AMBARAMBHAI PATEL,SAMUBEN AMBARAMBHAI PATEL	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37284	FA/2065/2012	20/04/2017	PATEL ISHWARBHAI NARANBHAI,	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37285	FA/2066/2012	26/07/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIPULBHAI MOTIBHAI JESANGBHAI RABARI,MOTIBHAI JESANGBHAI DESAI,MANSURI ANISHBAHI KADARBHAI	
37286	FA/2069/2012	22/04/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	AYUBKHAN YUSUFKHAN BELIM,YUSUFKHAN BELIM	RULE SERVED
37287	FA/2072/2012	28/12/2012	KAILASHBHAI DHIRUBHAI DELVADIYA,	(MR PARESH M DARJI)	CHETANBHAI CHANDRAKANTBHAI GANDHI,ICICI LOMBARD GENERAL,MUKESHBHAI MAHENDRABHAI PUJARA,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMTED	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
37288	FA/2075/2012	21/01/2019	KANKUBEN LAVJIBHAI MAKWANA,KIRANBEN LAVJIBHAI MAKWANA,JAGRUTIBEN LAVJIBHAI MAKWANA,JETHABHAI MULABHAI MAKWANA,MANIBEN JETHABEN MAKWANA	(MR PARESH M DARJI)	UMIYA INDUSTRIES THRO'PROPRIETOR,UNITED INDIA INSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MS AMI K PATEL,MR P P LAKHANI
37289	FA/2076/2012	26/07/2012	ROYAL SUNDARAM ALLIANCE COMPANY LIMITED,	MR SANDIP C SHAH	VAISHALIBEN WD/O JIGNESHKUMAR DINESHBHAI BHAVSAR,VISHV (MG) -MINOR THROUGH MOTHER VAISHALIBEN BHAVSAR,PRAGNABEN WD/O DINESHBHAI SOMABHAI BHAVSAR,MOMIN AJARUDDIN BABUBHAI,PATHAN YUSUFKHAN SULTANKHAN	
37290	FA/2079/2012	04/09/2012	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	NARENDRABHAI POPATBHAI MAVANI,JIGNESHKUMAR RAMESHCHANDRA SHAH,DIVYA JIGNESHKUMAR SHAH (MINOR) THRO' RESP.NO.2	RULE SERVED,MR HARSHIT S TOLIA,MR AMIT V THAKKAR,MR PARTH S TOLIA
37291	FA/2083/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KAMLESHBHAI SAGRABHAI RATHVA,DHARMISHTABEN LALLUBHAI RATHVA,KANAIYABHAI DEDIYABHAI RATHVA,MINOR RAKSHABEN HIRABHAI RATHVA	,RULE NOT RECD BACK,MR.HIREN M MODI
37292	FA/2084/2012	26/08/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MULABHAI JERAMBHAI CHAVDA,ASHOK @ SURESH JERAMBHAI CHAVDA,SANJAY SHYAMNANDAN YADAV	RULE SERVED,SERVED BY AFFIX. (R)
37293	FA/2088/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAMESHBHAI BHOMABHAI PANDOR,SUKHABHAI MEDHABHAI PANDOR,VIPULKUMAR RANJITSINH PARMAR	RULE SERVED,MR SHUSHIL R SHUKLA

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37294	FA/2092/2012	20/03/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VAJABHAI PRABHATBHAI DABHI,JANAKKUMAR RANCHHODBHAI GANDHI,MAJOR ISUDAS PUNJABHAI CHRISTI HEIR OF DECEASED PRAKAS,SMT.KAMALABEN ISHWARBHAI @ ISUDASBHAI PARMAR,THE BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,KUSUMBEN AJITBHAI MEHTA LEGAL HEIR OF DECEASED	DELETED,RULE SERVED
37295	FA/2093/2012	20/03/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VAJABHAI PRABHATBHAI DABHI,JANAKKUMAR RANCHHODBHAI GANDHI,MAJOR ISUDAS PUNJABHAI CHRISTI HEIR OF DECEASED PRAKAS,SMT.KAMALABEN ISHWARBHAI @ ISUDASBHAI PARMAR,KUSUMBEN AJITBHAI MEHTA LEGAL HEIR OF DECEASED,SAVITKUMAR LINGAM C/O MUKESHBHAI KANTILAL,HEIRS OF DECEASED VIVEKBHAI @ MONTU VITTHALBHAI SHAH,HITESHBHAI VITTHALBHAI SHAH,SAURABH VITTHALBHAI SHAH	,DELETED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
37296	FA/2096/2012	20/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RASIKBHAI DEVJIBHAI ANTALA,RASIKBHAI NANJIBHAI CHITRODA	RULE NOT RECD BACK
37297	FA/2097/2012	20/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAVNEETBHAI VITTHALBHAI ANTALA,RASIKBHAI NANJIBHAI CHITRODA	RULE NOT RECD BACK
37298	FA/2098/2012	20/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHBHAI KESHUBHAI ANTALA,RASIKBHAI NANJIBHAI CHITRODA	RULE SERVED
37299	FA/2099/2012	17/09/2012	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARVINDBHAI KANTILAL PAREKH,POPATBHAI SHIVABHAI PATEL,LEGAL HEIRS OF DECD. BAGUBEN SADUBHAI BHARWAD,SADUBHAI BHURBHAI BHARWAD,MAVUBEN SADUBHAI BHARWAD	,MR NITIN M AMIN
37300	FA/2105/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	VIKRAMSINH JALAMSINH CHAUHAN,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37301	FA/2106/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	JAYABEN SUBHASHSINH CHAUHAN,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37302	FA/2107/2012	17/09/2013	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	BIJALBHAI LAGHARBHAI BHARVAD SINCE DECD. THROUGH HEIRS,RAIYABEN WD/O BIJALBHAI LAGHARBHAI BHARVAD,GHELABHAI BIJALBHAI BHARVAD,JAGABHAI BIJALBHAI BHARVAD,VASHRAMBHAI BIJALBHAI BHARVAD,KAMABHAI BIJALBHAI BHARVAD,KANKUBEN BIJALBHAI BHARVAD,JALUBEN BIJALBHAI BHARVAD,HEIRS OF DECD. GOVINDBHAI LAGHRABHAI BHARVAD,MAVUBEN GOVINDBHAI BHARVAD,KHODABHAI GOVINDBHAI BHARVAD,RATANBHAI GOVINDBHAI BHARVAD,NATHUBHAI GOVINDBHAI BHARVAD,ARJANBHAI GOVINDBHAI BHARVAD,JANABEN GOVINDBHAI BHARVAD,KALIBEN GOVINDBHAI BHARVAD,TAKHUBEN GOVINDBHAI BHARVAD,HEIRS OF BHAVANBHAI LAGHRABHAI BHARVAD,RAMABHAI BHAVANBHAI BHARVAD VILL: SAMDHIYALA, TAL: BOTAD,MASHRUBHAI BHAVANBHAI BHARVAD,VELABHAI BHAVANBHAI BHARVAD,STATE OF GUJARAT THROUGH SECRETARY,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER	,MR NITIN M AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37303	FA/2108/2012	17/09/2013	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	BHAGVANBHAI DEVABHAI BHARVAD SINCE DECEASED THROUGH HIS HEIR,GOBARBHAI BHAGVANBHAI BHARVAD,TIDIBEN BHAGVANBHAI BHARVAD,RAMUBEN BHAGVANBHAI BHARVAD,STATE OF GUJARAT THROUGH SECRETARY,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER	,MR NITIN M AMIN
37304	FA/2110/2012	05/11/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHARTIBA KISHORSINH JADEJA,RUTUDHWAJSINH KISHORSINH JADEJA(MINOR)THRO'BHARTIBA K JADEJA,HIMADRI KISHORSINH JADEJA(MINOR)THRO'BHARTIBA K JADEJA,BHARATSINH BHIKHUBHA JADEJA,JANAKBA BHARATSINH JADEJA,GIRISHBHAI DEVJIBHAI PADHIYAR SINCE DECD.THRO'HEIRS & L/R,MINAXIBEN W/O GIRISHBHAI DEVJIBHAI PADHIYAR,NIRMAL GIRISHBHAI PADHIYAR	,RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
37305	FA/2112/2012	06/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAROTTAMBHAI RATANJI VASAVA,	
37306	FA/2113/2012	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	ALLAHARAKHA ASMALBHAI DECEASED.,KALUBHAI ALLAHARAKHA,IQBALBHAI ALLAHARAKHA,YUSUF ALLAHARAKHA,FATMABEN ALLAHARAKHA,JUBEDABEN ALLAHARAKHA,MUMTAJBEN ALLAHARAKHA,MADINABEN ALLAHARAKHA,IBRAHIM ALLAHARAKHA,ZARINABEN ALLAHARAKHA,AMINABEN MOHMAD ASMAL	,RULE SERVED
37307	FA/2115/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	MULJIBHAI LAKHABHAI DECEASED.,CHHITUBHAI MULJIBHAI,RAMJIBHAI MULJIBHAI	,RULE SERVED
37308	FA/2116/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	ALLARAKHA ASMAL DECEASED.,KALUBHAI ALLAHARAKHA,IQBALBHAI ALLAHARAKHA,YUSUF ALLAHARAKHA,FATMABEN ALLAHARAKHA,JEBEDABEN ALLAHARAKHA,MUMTAJBEN ALLAHARAKHA,MADINABEN ALLAHARAKHA,IBRAHIM ALLAHARAKHA,ZARINABEN ALLAHARAKHA,AMINABEN MOHMED KHALIFA	,RULE SERVED
37309	FA/2118/2012	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	ALIBHAI MIYANJI RAJE DECEASED.,RASULBHAI ALIBHAI,SABIRABEN ALIBHAI,RASULBHAI ALIBHAI KHALIFA	,RULE SERVED,MR P P MAJMUDAR
37310	FA/2133/2012	07/01/2013	HEMANTBHAI JAYNTILAL BHATT,	MR HITESH S PADHYA,MR.VISHAL J DAVE	GITABEN DHAYABHAI JADVANI,	MR PY DIVYESHVAR
37311	FA/2134/2012	01/08/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	LAVAR JOITABHAI CHELABHAI,	MR KM SHETH
37312	FA/2135/2012	01/08/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHAMAR RAJABHAI NANJIBHAI,	MR KM SHETH
37313	FA/2136/2012	01/08/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PASHIBEN AMBARAMBHAI,	MR KM SHETH
37314	FA/2137/2012	01/08/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HEIRS OF PANCHAL AMARBHAI MOHANBHAI- SAMUBEN AMARBHAI,MAHENDRABHAI AMARBHAI,DINESH AMARBHAI,MUKESH AMARBHAI,MANOJ AMARBHAI,CHANDRIKA AMARBHAI,RANJAN AMARBHAI,KAILASH AMARBHAI	MR KM SHETH
37315	FA/2138/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAFATLAL MANGALDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
37316	FA/2139/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI VELJIBHAI,	
37317	FA/2140/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTBHAI GAGARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37318	FA/2141/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL GANESHBHAI SHIVRAM,	MR TEJAS P SATTA,MR JAYESH V PATEL
37319	FA/2142/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NATTHUBHAI SHIVRAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37320	FA/2143/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHAGANBHAI PARSHOTTAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37321	FA/2144/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMESHBHAI BHAGVAN,	
37322	FA/2145/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DASHRATHBHAI KARSHANBHAI AS POA OF PATEL SURAJBEN,	MR TEJAS P SATTA,MR JAYESH V PATEL
37323	FA/2146/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KIRITKUMAR DEVCHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
37324	FA/2147/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANUBHAI HARGOVANBHAI AS POA OF PATEL HARGOVANBHAI,	
37325	FA/2148/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI TRIBHOVANBHAI,PATEL JOITARAM SHANKARBHAI	
37326	FA/2149/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VASUDEV HARGOVANBHAI AS POA OF PATEL HARGOVANBHAI,	
37327	FA/2150/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHAMANBHAI GOVABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37328	FA/2151/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI LAKHUBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37329	FA/2152/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	H/O OF DECEASED PATEL VIRCHANDBHAI NARANBHAI, PATEL RAMESH,	MR TEJAS P SATTA,MR JAYESH V PATEL
37330	FA/2153/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHATURBHAI PARBHURAM,	MR TEJAS P SATTA,MR JAYESH V PATEL
37331	FA/2154/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	THAKORE SHIVAJI PRADHANJI, THAKORE BHAGAJI PRADHANJI AS POA,	MR TEJAS P SATTA,MR JAYESH V PATEL
37332	FA/2155/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTILAL NARANBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37333	FA/2156/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAGANBHAI PRABHUVABHAI,	
37334	FA/2157/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	H/O DECEASED PATEL PARSHOTTAMBHAI LAKHUBHAI, PATEL MAHESH,	
37335	FA/2158/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTBHAI JIVRAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37336	FA/2159/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI AMBARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL

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37337	FA/2160/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANILAL KISHORDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
37338	FA/2161/2012	07/09/2012	LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABULAL JIVRAMBHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL
37339	FA/2162/2012	08/11/2012	PASCHIM GUJARAT VIJ CO LTD,	MR SP HASURKAR	GHANSHYAMBHAI BHIKHABHAI DABRA (KOLI PATEL),	RULE SERVED BY DS
37340	FA/2164/2012	09/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BULAKHIDAS CHHAGANDAS-HEIRS OF DASHRATHBHAI BULAKHI,ANJANA DASHRATHBHAI,NARESHKUMAR DASHRATHBHAI,MAYURBHAI DASHRATHBHAI,MINAKSHIBEN DASHRATHBHAI,KANTIBHAI BULAKHIDAS,KAILASHBEN KANTIBHAI,URVASHIBEN KANTIBHAI,YOGITABEN KANTIBHAI,NITINKUMAR KANTIBHAI,MANUBHAI BULAKHIDAS,KOKILABEN BULAKHIDAS	,MR KM SHETH
37341	FA/2165/2012	09/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHANJIBHAI VITHTHALBHAI PATEL-KAPILABEN DHANJIBHAI,	MR KM SHETH
37342	FA/2166/2012	09/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHIVABHAI CHATURDAS,FULABHAI SHIVABHAI,PUSHPABEN SHIVABHAI,USHABEN SHIVABHAI,MANJULABEN SHIVABHAI,SHUSHILABEN SHIVABHAI,BHALABHAI KALIDAS,BABUBHAI KALIDAS,JADIBEN KALIDAS,KALPANABEN KALIDAS,BABO @ JAGDISH CHHOTABHAI	,MR KM SHETH
37343	FA/2167/2012	09/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O HOTHAJI KOHYAJI- BHUPATJI HOTHAJI,HEIRS OF BABUJI HOTHAJI,SONIBEN BABUJI,BHARATJI BABUJI,RAMANJI BABUJI,SOMAJI BABUJI,CHAHERAJI BABUJI,BAKAJI BABUJI,RAMILABEN BABUJI,VINABEN BABUJI,HEIRS OF GUGAJI HOTHAJI,TEJALBEN GUGAJI,ISHWARBHAI GUGAJI,SAVITABEN GUGAJI,SUMIBEN GUGAJI,HEIRS OF GALAJI HATHAJI,SHAKARIBEN GALAJI,PRABHATJI GALAJI,MANUJI GALAJI,SANGEETABEN GALAJI,GANGABEN HOTHAJI,BEBIBEN HOTHAJI	,MR KM SHETH
37344	FA/2168/2012	09/08/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI JADAVBHAI PATEL,	MR KM SHETH
37345	FA/2169/2012	13/08/2012	LEGAL HEIRS OF DECD REKHABEN CHAMPAKBHAI KHAKHAR-SANJAYBHAI,KALPESHBHAI CHAMPAKBHAI KHKHAR	MR BHARAT V SHAH	JALAMSINH LAXMANSINH PARMAR,NEW INDIA INSURANCE CO LTD,JAGJIT TEXTILES DYING & PRINTING WORKS,ORIENTAL INSURANCE CO LTD	,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
37346	FA/2170/2012	10/07/2012	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANKIT SHAH	RAVJIBHAI SHIVABHAI PADSUMBIYA,BOCHIYA GOVINDBHAI AMRABHAI,RAMJANBHAI DOST MOHAMMED JAM	MR RAXIT J DHOLAKIA,MR V B MALIK
37347	FA/2172/2012	25/07/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SARVANBHAI BECHARBHAI,H/O SHIVABHAI SOMABHAI,REVABEN SHIVABHAI(SINCE DECEASED THROUGH LEGAL HEIRS & REPRE,PRBATBHAI SOMABHAI,PUNJBEN SOMABHAI	,MR KM SHETH
37348	FA/2175/2012	03/04/2013	BHARAT INDUSTRIES,	MR PS GOGIA	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA
37349	FA/2179/2012	04/10/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	CHANDUBHAI SUNDARBHAI PATEL,PUSHPAK LOGISTICS PVT LTD,BADSHAHKHAN ABDULKHAN PATHAN,RELIANCE GENERAL INSURANCE COMPANY LIMITED	,MR.HIREN M MODI
37350	FA/2183/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KAROTRA MUNESHBHAI LAKHMANBHAI,RUPALA NARENDRABHAI,CHETANBAHI DHARMENDRABHAI KANZARIYA	RULE SERVED

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37351	FA/2184/2012	12/11/2016	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	KANTIBHAI JUGALDAS PATEL,	RULE SERVED,MR YATIN SONI
37352	FA/2185/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	BALDEVBHAI CHIMANLAL PATEL Q,	RULE SERVED,MR YATIN SONI
37353	FA/2186/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	MANEKLAL AMBALAL PATEL,	RULE SERVED
37354	FA/2188/2012	12/11/2016	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	MADHAVLAL MANILAL PATEL,CHIMANLAL MANILAL PATEL,GOKALDAS MANILAL PATEL	RULE SERVED,UNSERVED EXPIRED (R)
37355	FA/2189/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	AMBALAL AMTHABHAI PATEL,BHIKHABHAI AMTHABHAI PATEL	UNSERVED EXPIRED (R)
37356	FA/2190/2012	12/11/2016	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	H/O KARSANBHAI GOVABHAI RABARI- BHIKHABHAI KARSANBHAI RABARI,	RULE SERVED,MR YATIN SONI
37357	FA/2191/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	MALAJI KACHARAJI,RAMTUJI KACHARJI,BABAJI KACHARAJI,LAXMIBEN KACHARAJI,DHULIBEN KACHARAJI,GAJIBEN KACHARAJI	RULE SERVED,UNSERVED EXPIRED (R)
37358	FA/2192/2012	12/11/2016	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	NENAJI NATHAJI,	UNSERVED EXPIRED (R)
37359	FA/2193/2012	12/11/2016	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	VASANTIBEN HARIBHAI SHAH,KANUBHAI HARIBHAI SHAH,PRAKASHBHAI HARIBHAI SHAH	RULE SERVED,UNSERVED EXPIRED (R)
37360	FA/2194/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE OFFICER	GOVERNMENT PLEADER	KANAJI DHULAJI,NATHAJI DHULAJI,BADARJI DHULAJI,JOITIBEN DHULAJI,SHAKARIBEN DHULAJI,SURYABEN DHULAJI,PRATAPJI DHULAJI	RULE SERVED,UNSERVED EXPIRED (R)
37361	FA/2198/2012	24/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LAXMIBEN DIPSANGBHAI BARIA,	MR TRILOK J PATEL
37362	FA/2199/2012	24/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRADYUMANBHAI HIRALAL DARJI,	MR TRILOK J PATEL
37363	FA/2200/2012	24/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI KANCHANBHAI TADVI,	MR TRILOK J PATEL
37364	FA/2201/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	JAYANTIBHAI NARANBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37365	FA/2202/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MAHENDRABHAI MAHIJIBHAI,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37366	FA/2203/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MATHURBHAI MANGALBHAI,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37367	FA/2204/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	VINUBHAI RAVJIBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37368	FA/2205/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KALIDAS SHIVABHAI VALAND,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37369	FA/2206/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MAHENDRABHAI KALIDAS PATEL'S HEIRS CHETANKUMAR MAHENDRABHAI,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37370	FA/2207/2012	23/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	GHANSHYAMBHAI DAHYABHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37371	FA/2208/2012	10/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	H/O DECD. BIJALBHAI BARIYABHAI VASAVA,NAGINBHAI BIJALBHAI VASAVA,VITHTHALBHAI BIJALBHAI VASAVA	,MR KM SHETH

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37372	FA/2210/2012	16/10/2014	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MEHUL MAHENDRABHAI MAMTORA,AMI MAHENDRABHAI MAMTORA,ARJANBHAI JAGUBHAI KOLI,DIPAKBHAI HAMIRBHAI BALSARA,BINABEN MAHENDRABHAI MAMTORA,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD	
37373	FA/2214/2012	11/06/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	DAUD HAJI VALIMAMAD CHAKI,BHARATGIRI RAMGIRI GOSWAMI,NEW INDIA ASSURANCE COMPANY LIMITED,VALJI TEJA DANGAR	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
37374	FA/2221/2012	26/08/2014	CHANCHALBEN PARBHUBHAI PATEL,RAJUDIBEN MANURBHAI PATEL,MAHENDRABHAI PARBHUBHAI PATEL,MANISHA PARBHUBHAI PATEL,ALPESH PARBHUBHAI PATEL	MR.HIREN M MODI	MOTILAL SHRIPAT MALI,MADANBEN RANCHODBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
37375	FA/2223/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	JAMANBHAI JERAMBHAI PIPARIA,MAHENDRASINH GULJARILAL CHAHAR OF JUNJUNU,GATUBHAI SURAJBHAI GIDA,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR AMIT N PATEL
37376	FA/2224/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	NATUBHAI VIRJIBHAI,MAHENDRASINH GULJARILAL CHAHAR OF JUNJUNU,GATUBHAI SURAJBHAI GIDA,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR AMIT N PATEL
37377	FA/2226/2012	08/04/2017	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHMAD VALI ISAP,	RULE UNSERVED,MR KM SHETH
37378	FA/2228/2012	19/07/2012	ASSISTANT DIRECTORATE,UNION OF INDIA	MR NISHANT LALAKIYA	HARISH F SHAH,	MR UTPAL M PANCHAL
37379	FA/2229/2012	29/08/2012	MANDIPSINGH DARSHANSINGH GIL,	MR MTM HAKIM	GURUDAYALSINGH NAHARSING,UNITED INDIA INSURANCE CO	NOTICE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
37380	FA/2230/2012	10/08/2015	SHANKARBHAI KESHABHAI CHAUDHARY,	MR AV PRAJAPATI	DEPUTY DIRECTOR , LAND ACQUISITION & REHABILITATION,EXECUTIVE ENGINEER	RULE SERVED
37381	FA/2231/2012	10/08/2015	SHANKARBHAI KESHABHAI CHAUDHARY,	MR AV PRAJAPATI	DEPUTY DIRECTOR , LAND ACQUISITION & REHABILITATION,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
37382	FA/2232/2012	10/08/2015	KANABHAI MOTIBHAI CHAUDHARY,CHHANABHAI LAVJIBHAI CHAUDHARY	MR AV PRAJAPATI	DEPUTY DIRECTOR , LAND ACQUISITION & REHABILITATION,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
37383	FA/2233/2012	10/08/2015	CHAUDHARY CHHANABHAI LAVJIBHAI,	MR AV PRAJAPATI	DEPUTY DIRECTOR , LAND ACQUISITION & REHABILITATION,EXECUTIVE ENGINEER	RULE SERVED
37384	FA/2237/2012	14/08/2012	PARESHBHAI VITTHALBHAI THUMAR,	MR BHARAT V SHAH	SHITALBHAI HARSHADRAY MANEK,NATIONAL INSURANCE CO LTD	,MR MEHUL SHARAD SHAH
37385	FA/2240/2012	16/07/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	MAGANBHAI MOHANBHAI PATEL SINCE DECD.THRO HIS HEIRS,PRAVINBHAI MAGANBHAI PATEL,VINABEN GOVINDBHAI PATEL,MANJULABEN KANTIBHAI PATEL,KOKILABEN RAMANBHAI PATEL	
37386	FA/2241/2012	16/07/2012	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	NARSINHBHAI KOHYABHAI VANKAR SINCE DECD.THRO HIS HEIRS,VANKAR GOVINDBHAI NARSINHBHAI,VANKAR RAMESHBHAI NARSINHBHAI,MAKWANA DHULIBEN KARSANBHAI,SOLANKI MANIBEN KESHABHAI,DINESHBHAI REVABHAI VANKAR,NANJIBHAI HARIBHAI VANKAR	,UNSERVED EXPIRED (R)
37387	FA/2242/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O MAGANBHAI UMLABHAI VASAVA,SHANTIBEN WD/O MAGAN UMLA VASAVA,GUNGIBEN WD/O MAGAN UMLA VASAVA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37388	FA/2243/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKESHBHAI MANHARLAL MODI,	
37389	FA/2244/2012	16/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN MOHMAD,	
37390	FA/2245/2012	26/07/2012	MUSTAK KHAN JAMAL KHAN,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
37391	FA/2246/2012	13/08/2012	PUNIBEN WD/O RAMESHBHAI BALVANTBHAI PATEL,DILIPKUMAR RAMESHBHAI PATEL,NAYANABEN RAMESHBHAI PATEL,ASHABEN RAMESHBHAI PATEL	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
37392	FA/2249/2012	18/10/2012	SHITAL D/O NARENDRABHAI MAKWANA W/O DHAVALBHAI S SHROFF,	MS SM AHUJA	DHAVALBHAI SURESHBHAI SHROFF,	NOTICE UNSERVED,MR RJ GOSWAMI
37393	FA/2251/2012	22/09/2017	DAVE PRABODHBHAI CHAMPAKLAL,	MR.MRUDUL M BAROT	PRANT OFFICER,DAVE JITUBHAI MULSHANKER,BAI NARMADABEN THROUGH HER HEIRS,DAVE RAMESHBHAI CHAMPAKLAL THROUGH LEGAL HEIRS,UMABEN RAMESHBHAI DAVE,SATYAM RAMESHBHAI DAVE,ARTI RAMESHBHAI DAVE	,GOVERNMENT PLEADER,RULE SERVED
37394	FA/2254/2012	07/09/2012	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	VINODBHAI SHANKERBHAI KO PATEL,VISHALBHAI MOTIBHAI VEGDA,GHANSHYAMSINH KANUBHAI VAGHELA	
37395	FA/2261/2012	20/03/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	MINOR SHAMJIBHAI KALUBHAI SHIYAL THROUGH HIS NATURAL,ARJANBHAI NAJABHAI SHIYAL	RULE SERVED
37396	FA/2263/2012	19/07/2012	LEGAL HEIRS OF DECD. KAPILABEN RAJENDRABHAI PATEL,RASHMIKABEN D/O RAJENDRABHAI MANGALBHAI PATEL,PANKITABEN D/O RAJENDRABHAI MANGALBHAI PATEL,CHETANABEN D/O RAJENDRABHAI MANGALBHAI	MR YH VYAS	SACHINBHAI ASHOKBHAI SOLANKI,PRITESHKUMAR SHANTILAL PATEL,NATIONAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
37397	FA/2264/2012	23/10/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANJITSINH DAMSINH CHAUHAN,SAVITABEN DILIPKUMAR PARMAR,HARDIK DILIPKUMAR PARMAR (MINOR) THRO' RESP. NO.2,HIRALBEN DILIPKUMAR PARMAR (MINOR) THRO' RESP. NO.2,KAILASBEN BABARBHAI,JAYABEN BABARBHAI PARMAR (MINOR),RAMILABEN BABARBHAI PARMAR (MINOR) THRO' RESP. NO.5	,RULE SERVED,MR PARTHIV A BHATT
37398	FA/2265/2012	18/07/2012	LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	ISHWARBHAI AMBALAL PATEL,SHANABHAI AMBALAL PATEL	
37399	FA/2266/2012	18/07/2012	LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	NAVINCHANDRA SHANTILAL PATEL,	
37400	FA/2267/2012	18/07/2012	LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	DINESHBHAI JETHABHAI,	
37401	FA/2268/2012	18/07/2012	LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O KASHIBEN MOHANBHAI - PATEL MOHANBHAI HARIBHAI,	
37402	FA/2270/2012	11/06/2016	MANAGER, SHRI NEW INDIA INSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	IKBALAHEMAD MAHMADILIYAS RAJPUT,TUKARAM KHANDOJI SAVALE	RULE SERVED,RULE UNSERVED,MR AV PRAJAPATI
37403	FA/2271/2012	26/09/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GANESHBHAI HIRABHAI RATHOD,RATANBEN GANESHBHAI RATHOD,NIRNAJANBHAI DELICHAND BOTHRA	RULE SERVED
37404	FA/2273/2012	08/03/2013	INDIAN OIL CORPORATION LTD,	(MRS MAUNA M BHATT)	ANANDA ENGINEERING WORKS PVT LTD,	RULE NOT RECD BACK, (MR SANDEEP N BHATT)

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37405	FA/2283/2012	01/11/2012	NEW INDIA ASSURANCE COMPANY,	(MR HASMUKH THAKKER)	PREMBAI SHIVJI BHUVA,NARAN SHIVJI BHUVA(MINOR) THRO'RESP.NO.1-PREMBAI S BHUVA,NITA SHIVJI BHUVA (MINOR) THRO'RESP.NO.1- PREMBAI S BHUVA,PRITI SHIVJI BHUVA (MINOR) THRO' RESP.NO.1-PREMBAI S BHUVA,NISHA SHIVJI BHUVA (MINOR) THRO'RESP.NO.1-PREMBAI S BHUVA,BHIMJI NANJI BHUVA,VELIBEN BHIMJI BHUVA,REVASHANKAR GOVIND JOSHI,IKBAL RAMZANBHAI MEMAN,BHIMJI NANJI BHUVA	,MR MEHUL S SHAH,(MR SURESHM SHAH)
37406	FA/2287/2012	12/04/2013	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAGHUNATH SOMABHAI RABARI,PARBATJI SHAKAJI SOLANKI	RULE NOT RECD BACK,RULE SERVED
37407	FA/2288/2012	05/02/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ABBAS ALAMBHAI PATHAN,VINODKUMAR KAILASHMEK SHARMA,SABERABANU WD/O IQBALBHAI CHHIPA,IMTIYAZ IQBALBHAI CHHIPA,SHIHRIN IQBALBHAI CHHIPA	RULE SERVED,(MR PARESH M DARJI),MR VILAV K BHATIA
37408	FA/2292/2012	23/11/2013	JAGDISHBHAI VALLABHBHAI MUNJAPARA,	MR.HIREN M MODI	GIRISHKUMAR AMRATBHAI RAVAL,AJAYBHAI SITARAM MAURYA,RELIANCE GENERAL INSURANCE CO.LTD.	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
37409	FA/2294/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHATSANG KALABHAI,	
37410	FA/2295/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DESAIBHAI KABHAI KIRITBHAI DESAIBHAI,	
37411	FA/2296/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI RANCHHODBHAI,	
37412	FA/2297/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF VIPULBHAI JAYANTIBHAI PATEL- GANSHYAMBHAI,	
37413	FA/2298/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI AMAIDAS,	
37414	FA/2299/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHANKARBHAI JORABHAI- RAMANBHAI SHANKARBHAI,	
37415	FA/2300/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANJAYBHAI AMBALAL,	
37416	FA/2301/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALYANSANG UDESANG,	
37417	FA/2302/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAPRASAD PRANSUKHRAM,	
37418	FA/2303/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHANABHAI BHAGWANSANG- CHANDRASINH SHANABHAI,	
37419	FA/2304/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFATBHAI SHANABHAI,	
37420	FA/2305/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKH CHHOTABHAI,	
37421	FA/2306/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN HIRALAL BAROT,	
37422	FA/2307/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG DHULABHAI,	
37423	FA/2308/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI RAMSANG,	
37424	FA/2309/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI SHIVABHAI,	

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37425	FA/2310/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAIKHABHAI DHULABHAI,	
37426	FA/2311/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALLUBHAI CHHITABHAI,	
37427	FA/2312/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN MADHUSUDAN,	
37428	FA/2313/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATSANG ADESANG,	
37429	FA/2314/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABLA LALA,	
37430	FA/2315/2012	20/07/2012	STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI SHIVABHAI,	
37431	FA/2317/2012	26/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ARVINDPRASAD PARSHOTTAM JOSHI SINCE DECEASED THRO' L/H.,SARLABEN WD/O.ARVINDBHAI PATEL,BAKULABEN D/O.ARVINDBHAI PATEL,KASHMIRABEN D/O. ARVINBHAI PATEL,CHETNABEN D/O.ARVINDBHAI PATEL,MEENABEN D/O.ARVINDBHAI PATEL,DIPIKABEN D/O.ARVINBHAI PATEL,JITENDRABHAI S/O. ARVINDBHAI PATEL	,MR KM SHETH
37432	FA/2318/2012	10/10/2012	MOHAMAD HANIFBHAI YUSUFBHAI SHAIKH,	MR UM SHASTRI	UNION OF INDIA,	SERVED BY RPAD (R),MR RAVI KARNAVAT
37433	FA/2319/2012	21/09/2012	MADHIBEN WD/O GANPATBHAI PRHBHATBHAI GOHEL,SHAKUBEN GANPATBHAI GOHEL MINOR,ANJUBEN GANPATBHAI GOHEL MINOR,BHUPENDRASINH GANPATBHAI GOHELMINOR	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
37434	FA/2320/2012	06/12/2012	EXECUTIVE ENGINEER (IRRIGATION),	MR MANISH J PATEL	DHULABHAI VAKSIBHAI FANOJA,PANUBEN WD/O DHULABHAI VAKSIBHAI,GOVINDBHAI PATEL,CHAIRMAN	,MR HARSHAD K PATEL
37435	FA/2321/2012	06/12/2012	EXECUTIVE ENGINEER (IRRIGATION),	MR MANISH J PATEL	KAKVAJI NANJIBHAI DAMOR,VARJUBEN WD/O KAKVAJI NANJIBHAI DAMOR,GOVINDBHAI PATEL,DEVNAGAR GROUP KAMDAR SAHAKARI MANDALI LIMITED	,MR HARSHAD K PATEL
37436	FA/2322/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MAGANBHAI SOMABHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37437	FA/2323/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SHANTABEN AMBALALBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37438	FA/2324/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BAKORBHAI VALLABHBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37439	FA/2325/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	HEIRS OF AMBALAL CHATURBHAI PATEL- JAYESHBHAI AMBALAL PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37440	FA/2326/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMBALAL SHIVABHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37441	FA/2327/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	UMED DHORIBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37442	FA/2328/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MANU KASHIBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37443	FA/2329/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MAHENDRABHAI BHALABHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37444	FA/2330/2012	20/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	DAHYABHAI MOTIBHAI PATEL,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	

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37445	FA/2331/2012	13/08/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VELABHAI HIRABHAI TARAL,	RULE SERVED,MR VIJAY N RAVAL
37446	FA/2332/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI HEMABHAI MACHHAR,	RULE SERVED
37447	FA/2333/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHATHIBHAI GEMABHAI DAMOR,	RULE SERVED,MR VIJAY N RAVAL
37448	FA/2334/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANABHAI SARDARBHAI MACHHAR,	RULE SERVED
37449	FA/2335/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI HIRABHAI MACHHAR,	RULE SERVED,MR VIJAY N RAVAL
37450	FA/2336/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHIVRAM MOTIBHAI,	UNSERVED EXPIRED (R)
37451	FA/2337/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RUPABHAI PUJABHAI,	RULE SERVED
37452	FA/2338/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALUBHAI NATHABHAI PANDOR,	RULE SERVED
37453	FA/2339/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SARDARBHAI GALABHAI DAMOR,	RULE SERVED,MR VIJAY N RAVAL
37454	FA/2340/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVRAMBHAI KUBERBHAI RAVAL,	UNSERVED EXPIRED (R)
37455	FA/2341/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANABHAI GANESHBHAI CHAMAR LEGAL HEIRS OF THE DECEASED NABABHAI GANESHBHAI CHAMAR,KALUBHAI S/O MANABHAI GANESHBHAI,MANGUBEN D/O MANABHAI GANESHBHAI,KANKUBEN W/O MANABHAI GANESHBHAI (EXPIRED)	,UNSERVED EXPIRED (R)
37456	FA/2342/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHUPENDRAKUMARI D/O KISHORSINH PUVAR,	RULE SERVED
37457	FA/2343/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SALUBHAI HIRABHAI DAMOR,AKHMABHAI HIRABHAI DAMOR	RULE SERVED,MR VIJAY N RAVAL
37458	FA/2344/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGWANBHAI NATHABHAI DAMOR,	MR VIJAY N RAVAL
37459	FA/2345/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI DHIRABHAI DAMOR,	RULE SERVED,MR VIJAY N RAVAL
37460	FA/2346/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGWANBHAI NATHABHAI DAMOR,	RULE SERVED,MR VIJAY N RAVAL
37461	FA/2347/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHURABHAI KALUBHAI DAMOR,SOMABHAI KALUBHAI DAMOR	RULE SERVED,UNSERVED EXPIRED (R)
37462	FA/2348/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHIVSHANKAR HARISHANKAR JOSHI (RAVAL),	RULE SERVED,MR VIJAY N RAVAL
37463	FA/2349/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANIBEN WD/O LAXMIRAM SHIVRAM RAVAL,	RULE SERVED,MR VIJAY N RAVAL
37464	FA/2350/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DASHRATHLAL MANILAL RAVAL,	RULE SERVED,MR VIJAY N RAVAL
37465	FA/2351/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHUPENDRAKUMARI D/O KISHORSINH PUVAR,	RULE SERVED
37466	FA/2352/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANGLABHAI BHEMABHAI DAMOR,	RULE SERVED,MR VIJAY N RAVAL
37467	FA/2353/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI MOTIBHAI MACHHAR,LAXMANBHAI MOTIBHAI MACHHAR	RULE SERVED,MR VIJAY N RAVAL
37468	FA/2354/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMRABHAI DHULABHAI DAMOR,	RULE SERVED,MR VIJAY N RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37469	FA/2355/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MULSHANKAR JIVRAMBHAI RAVAL,	RULE SERVED,MR VIJAY N RAVAL
37470	FA/2356/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVIBEN HIRALAL RAVAL,	RULE SERVED
37471	FA/2357/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMESHWAR MOTIRAM ZAVER LEGAL HEIRS OF DECEASED SOMESHWAR MOTIRAM ZAVER,ASHOKKUMAR S/O SOMESHWAR MOTIRAM,RAJESHKUMAR S/O SOMESHWAR MOTIRAM,DINESHKUMAR S/O SOMESHWAR MOTIRAM,SARASWATIBEN D/O SOMESHWAR MOTIRAM,KANTABEN D/O SOMESHWAR MOTIRAM,DAHIBEN W/O SOMESHWAR MOTIRAM	,UNSERVED EXPIRED (R)
37472	FA/2358/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI MOTIRAM RAVAL,	RULE SERVED
37473	FA/2359/2012	20/10/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NATHABHAI GANESHBHAI HARJIVAN RAVAL,	RULE SERVED,MR VIJAY N RAVAL
37474	FA/2360/2012	14/03/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAVITABEN MANILAL PITAMBAR RAVAL,	RULE SERVED,MR VIJAY N RAVAL
37475	FA/2361/2012	20/03/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATANLAL VALARAMJI GARG,MUKESH MITHALAL JAIN,NEW INDIA ASSURANCE COMPANY LIMITED,JITENDRABHAI BABUBHAI PATEL,KANUBHAI SHANKARBHAI PATEL	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
37476	FA/2363/2012	06/08/2012	EXECUTIVE ENGINEER,	(MR SUDHANSHU S PATEL)	KABHAI GHEMABHAI PAGI,CHATURBHAI KABHAI PAGI,SPECIAL LAND ACQUISITION OFFICER	,MR VIJAY N RAVAL
37477	FA/2364/2012	06/08/2012	EXECUTIVE ENGINEER,	(MR SUDHANSHU S PATEL)	MANSUKHBHAI CHELABHAI,SURAJBEN WD/O SUKHA DHANA,SPECIAL LAND ACQUISITION OFFICER	
37478	FA/2365/2012	15/07/2015	PURSHOTTAM SHYAMLAL SAHIJWALA,	MR NIRAD D BUCH	MEENA @ KHUSHBU W/O PURSHOTTAM& D/O MEGHRAJ BHATIA,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE
37479	FA/2368/2012	23/07/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNJABHAI DEEPSANG GOHIL,MANSANGBHAI DEEPSANG SINCE DECD. THRO HIS HEIRS,MANJULABEN WD/O. MANSANG DEEPSANG,SHAULESHBHAI MANSANGBHAI,KALPESHBHAI MANSANGBHAI,ANITABEN ARVINDBHAI,MOHANBHAI DEEPSANG	
37480	FA/2369/2012	25/01/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSEJI SULEMAN,	
37481	FA/2370/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM MOHAMMAD MUSEJI THRO MUSEJI SULEMAN,	
37482	FA/2371/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MULJI GOVIND,	
37483	FA/2372/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIA DAMJI,	
37484	FA/2373/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVAR JERAM PATANVADIA,	
37485	FA/2374/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUBHANBIBI WD/O ASMAL,DAWOOD ASMAL,KHURSID ABDE RAHIM,KASAM ASMAL,MAIYUDDIN ASMAL,AHMED ASMAL,HAMID ASMAL	
37486	FA/2375/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIBEN WD/O KUNVARIA HIRIA,NARSANG KUNVARIA VASAVA,DEVJI KUNVARIA,SOMIBEN KUNVARIA,KASIBEN KUNVARIA	
37487	FA/2376/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSEJI SULEMAN,	
37488	FA/2377/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI DEVJIBHAI PATEL,	

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37489	FA/2378/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGABHAI DHANIYABHAI VASAVA,	
37490	FA/2379/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBHU GOVIND PATEL,	
37491	FA/2380/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADIBEN BHANIYABHAI VASAVA,	
37492	FA/2382/2012	31/07/2012	CHHOTA UDEPUR MUNICIPAL BOROUGH(NAGARPALICA),	MR VIREN G DAVE	INDUBEN RAMESHBHAI VASAVA,GAURANG RAMESHBHAI VASAVA,ABHILASHA RAMESHBHAI VASAVA,SHARDABEN ISHWARBHAI VASAVA,HARSHADKUMAR CHHOTALAL TADVI	,SUNITA S CHATURVEDI
37493	FA/2383/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POWER OF ATTORNEY HOLDER OF IBRAHIM MAHMAD VALI NOTLA,	
37494	FA/2384/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD AMIN HAJI ALI AADAM KARBHARI,	
37495	FA/2385/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MAHMAD ISAP PATEL,	
37496	FA/2386/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HAJI ALI DADA ABHARAM,	
37497	FA/2387/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O MAHMAD AADAM ABHARAM DAM -IBRAHIM MAHMAD ALI,RASID MAHMAD ALI,IQBAL MAHMAD ALI	
37498	FA/2388/2012	23/07/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD ALI AADAM GATI(SINCE DECEASED THROUGH HIS HEIRS),KHAIRUNNISHA IBRAHIM MAHMAD GATI,YUSUFBHAI AHMAD ALI GATI,AAYESHABEN AHMAD ALI GATI,YAKUBBHAI AHMAD ALI GATI,RASIDABEN HASAN MAHAMMAD DAULA,SABERABEN AIYUBBHAI PATEL	
37499	FA/2389/2012	26/03/2013	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	RAHUL ANANDBHAI GADHAVI (MINOR) THRO' FATHER,LALIT @ TINO VALJIBHAI SAPARA,GHANSHYAMBHAI HARIBHAI JADAV,ICICI LOMBARD INSURANCE CO,BHUPENDRABHAI JASKUBHAI VALA,HAKUBHAI BABUBHAI KHACHAR PROP. OF RAGHUVIR TRAVELS	RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI,MR VIJAY H NANGESH
37500	FA/2390/2012	28/03/2013	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	ANNAPURNABEN ANANDBHAI GADHAVI,LALIT @ TINO VALJIBHAI SAPARA,GHANSHYAMBHAI HARIBHAI JADAV,ICICI LOMBARD INSURANCE CO,BHUPENDRABHAI JASKUBHAI VALA,HAKUBHAI BABUBHAI KHACHAR PROP. OF RAGHUVIR TRAVELS	RULE SERVED,MR VIBHUTI NANAVATI
37501	FA/2392/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR NIKUNT K RAVAL	BHAGVANJIBHAI GOKALBHAI,HAMIRBHAI PARBATBHAI,SANJAYBHAI VASHRAMBHAI KHAMBLA	RULE SERVED,MR GAJENDRA P BAGHEL, (MR J P BAGHEL)
37502	FA/2395/2012	09/03/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VC THOMAS	PRAJAPATI MAHENDRAKUMAR TRIKALAL,DRIVER AND OWNER OF RICKSHOW	,RULE SERVED
37503	FA/2399/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHUBHAI MANILAL,PATEL LALJIBHAI MANILAL,PATEL RAMANBHAI MANILAL SINCE DECEASED:TH R.3/1 TO 3/3,CHANCHIBEN RAMANBHAI PATEL WD/O. RAMANBHAI MANILAL PATEL,SANJAYBHAI RAMANBHAI PATEL,MANISHABEN RAMANBHAI PATEL,PATEL AMRUTBHAI MANILAL	,RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH

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37504	FA/2400/2012	31/07/2012	RAMESHBHAI VITTHALBHAI NAVADIYA,	MR KETAN D SHAH	DIMPAL FILMS PRIVATE LTD THROUGH CHAIRMAN,RITABEN NARESHBHAI DESAI,NARESHBHAI KIKUBHAI DESAI,PANKAJBHAI BHUPENDRABHAI DESAI,KAMINI HANSKAMAL GROVER,KARAN HANSKAMAL GROVER,RAMA HANSKAMAL GROVER,POONAM @ PURNIMA HANSKAMAL GROVER,DIMPAL HANSKAMAL GROVER,CHIRAG HANSKAMAL GROVER	
37505	FA/2401/2012	23/11/2013	HDFC ERGO GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DECD.SWARUPSINH CHAKUSINH JHALA,PARESHKUMAR CHAKUSINH JHALA,SANJAYKUMAR CHAKUSINH JHALA,JIGNESHKUMAR CHAKUSINH JHALA,SIDDHARAJSINH CHAKUSINH JHALA,JASWANTSINH CHAKUSINH JHALA,HABIBBHAI SABIRBHAI MULTANI,HUSAIN @ SABIR MUSABHAI MULTANI,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,HARSINH BALUSINH JHALA	RULE SERVED
37506	FA/2403/2012	25/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHAIJIBHAI MOTIBHAI PARMAR,MRS.SAMUBEN WD/O. LATE SHRI BHAIJIBHAI MOTIBHAI PARMAR,MR.SHAMBHUBHAI BHAIJIBHAI PARMAR,DHANIBEN DAUGHTER OF LATE SHRIBHAIJIBHAI MOTIBHAI PARMAR,MR.TINABHAI BHAIJIBHAI PARMAR,MR.VISHNUBHAI BHAIJIBHAI PARMAR,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37507	FA/2404/2012	25/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI NAGJIBHAI PATEL,	
37508	FA/2410/2012	10/09/2018	NEW INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	LEGAL HEIRS OF DECD. BABUBHA KARSHANSINH JADEJA,HITENDRASINH BABUBHA JADEJA,JAYDEVSINH BABUBHA JADEJA,ANUBHA SAMANTSINH VAGHELA,DIRECTOR OF GENERAL POLICE & INSPECTOR	DELETED,RULE SERVED,MR TEJAS S TRIVEDI
37509	FA/2411/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI BECHARBHAI PATEL,	MR KM SHETH,MR. ASHOK S MEHTA
37510	FA/2412/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GELABHAI JOITABHAI DESAI,	
37511	FA/2414/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN NATHABHAI,RATANBEN NATHABHAI,MADHUBEN GEBABHAI	
37512	FA/2415/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI PITHUBHAI,	
37513	FA/2416/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBAHI JOITABHAI,	MR KM SHETH,MR. ASHOK S MEHTA
37514	FA/2417/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANKUBEN JETHABHAI,KODARBHAI NATHABHAI	MR KM SHETH,MR. ASHOK S MEHTA
37515	FA/2418/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI JOITARAM,RAMESHBHAI JOITARAM,KODARIBEN JOITARAM	UNSERVED EXPIRED (R),MR KM SHETH,MR. ASHOK S MEHTA
37516	FA/2419/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI JIVABHAI,HATHIBHAI JIVABHAI	
37517	FA/2420/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGUBEN LALJIBHAI (CHHALA),	MR KM SHETH,MR. ASHOK S MEHTA
37518	FA/2421/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF SHAMALBHAI JIVABHAI,KODARBHAI SHAMALBHAI	,MR KM SHETH,MR. ASHOK S MEHTA

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37519	FA/2422/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOITABHAI JETHABHAI,GALABHAI REVAJI SINCE DECEASEDTHROUGH HEIRS,KANKUBEN GALABHAI WD/O GALABHAI REVAJI,KODARBHAI GALABHAI,BABUBHAI GALABHAI,VELJIBHAI LALJIBHAI,MANIBEN BABABHAI JETHABHAI	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH,MR. ASHOK S MEHTA
37520	FA/2423/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELJIBHAI LALJIBHAI,CHELABHAI JOITABHAI	
37521	FA/2424/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI AMBUBHAI DESAI,	
37522	FA/2425/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI GAMABHAI PATEL SINCE DECEASED THROUGH HEIRS,SHOBHABEN JIVABHAI PATEL WD/O JIVABHAI GAMABHAI PATEL,ILABEN JIVABHAI PATEL,AMRUTBHAI JIVABHAI PATEL,RANCHHODBHAI GAMABHAI PATEL,CHELABHAI GAMABHAI PATEL,MANGABHAI GAMABHAI PATEL	,UNSERVED EXPIRED (R),MR KM SHETH,MR. ASHOK S MEHTA
37523	FA/2426/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF CHELABHAI JOITABHAI DESAI,JASHUBHAI CHELABHAI DESAI	,MR KM SHETH,MR. ASHOK S MEHTA
37524	FA/2427/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHUBHAI PUNJABHAI DESAI,	
37525	FA/2428/2012	30/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF LALJIBHAI HARIBHAI,MANGIBEN LALBHAI	
37526	FA/2429/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LALJIBHAI HARIBHAI,MANGIBEN LALJIBHAI,SOMABHAI HARIBHAI,MOTIBHAI HARIBHAI	,RULE SERVED,MR KM SHETH,MR. ASHOK S MEHTA
37527	FA/2430/2012	30/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VELJIBHAI LALJIBHAI,	MR KM SHETH,MR. ASHOK S MEHTA
37528	FA/2431/2012	26/09/2013	KANTIJI DAHYAJI THAKOR,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37529	FA/2432/2012	26/09/2013	VIRAMJI JAVANJI THAKOR,SAVDHANJI SURSANGJI THAKOR,MOHANJI DHIRAJI THAKOR	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37530	FA/2433/2012	27/07/2012	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SAMARSINH RAMSINH CHAUHAN(SINCE DECEASED THROUGH HIS HEIRS),MRS.MINABEN WD/O.LATE SHRI SAMARSINH RAMSINHN CHAUHAN,MR.VASTRAJ SAMARSINH CHAUHAN S/O.LATE SHRI SAMARSINH RAMSIN,MS.ARCHANABEN D/O.LATE SHRI SAMARSINH RAMSINH CHAUHAN,MS.ASHABEN D/O. LTE SHRI SAMARSINH RAMSINH CHAUHAN,STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,SPECIAL LAND ACQUISITION OFFICER	
37531	FA/2434/2012	27/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF KALAJI PUNJAJI ,PARBATJI KALAJI,	
37532	FA/2435/2012	27/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDAJI SOMAJI THAKOR,	
37533	FA/2436/2012	27/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DAHYAJI CHUNAJI, VASAJI DAHYAJI,	
37534	FA/2437/2012	27/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI NATHABHAI PATEL,UDAJI SOMAJI VISAJI	
37535	FA/2438/2012	27/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGAJI FAKIRJI THAKOR,MASANGI FAKIRJI THAKOR,REVABEN FAKIRJI THAKOR,HIRABEN FAKIRJI THAKOR	

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37536	FA/2439/2012	27/07/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDAJI CHHAGANJI BECHARJI THAKOR,	
37537	FA/2440/2012	27/07/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NATHABHAI KHATRABHAI KHANT,RAMABHAI NATHABHAI KHANT SINCE DECEASED,PRATAPBHAI NATHABHAI KHANT SINCE DECEASED,SOMIBEN SUFRABHAI VAGADIYA,NATHIBEN NATHABHAI KHANT WD/O.NATHABHAI KHATRABHAI KHANT,NARVATBHAI RAMABHAI,MEETABEN MOHANBHAI MALIVAD,REVABEN RAMABHAI,MANGUBEN RAMABHAI,REKHABEN PRATAPBHAI,KAILASHBEN PRATAPBHAI,SAVITABEN PRATAPBHAI	
37538	FA/2441/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL TULJASHANKAR BHATT,	RULE SERVED,MR KM SHETH
37539	FA/2442/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL DESAIBHAI PATEL,	RULE SERVED,MR KM SHETH
37540	FA/2443/2012	21/09/2012	RAJKUMARI WD/O RAM BARAN MAHAVIR VARMA,	MR UM SHASTRI	UNION OF INDIA,	MR RAVI KARNAVAT
37541	FA/2446/2012	24/08/2012	GONDAL TALUKA PANCHAYAT THROUGH,	MR HS MUNSHAW	LAKHDHIRSINH JORAVARSINH @ JORUBHA VAGHELA THROUGH HEIRS,KIRTIBA LAKHDHIRSINH VAGHELA,BRIJRAJSINH LAKHDHIRSINH VAGHELA,HARSHADBA JORAVARSINH @ JORUBHA VAGHELA,JORAVARSINH @ JORUBHA BALUBHA VAGHELA,BHARATBHAI JIVABHAI SARVAIYA	
37542	FA/2450/2012	27/03/2017	NEW INDIA ASSURANCE COMPANY LIMITED THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RAMRAJ BJHAGVANDAS MORIYA,AMAN TRANSPORT CO,HEIRS OF DECD. PRAVINBHAI BHAGWANBHAI CHAVDA,BHAGVANBHAI ISHVARBHAI CHAVDA,SHANTABEN BHAGVANBHAI CHAVDA	,RULE SERVED,MR.HIREN M MODI
37543	FA/2451/2012	04/09/2012	SAVERA ELECTRICALS'S OWNER BHARATBHAI @ JAYSUKHBHAI,	MR JM BAROT,MR HARESH H PATEL	AUTHORISED OFFICER UNION BANK OF INDIA,BRANCH MANAGER UNION BANK OF INDIA	,MR BHARAT JANI
37544	FA/2452/2012	30/04/2013	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RANJITSINH KALUSINH CHAUHAN,PARBATSINH LAKSHMANSINH CHAUHAN	RULE SERVED
37545	FA/2453/2012	05/12/2013	MAHESH GOVINDJI TRIVEDI,	MS DHARA M SHAH,MR SHIVANG M SHAH	LEGAL HEIRS OF BHAGVANJI GOVINDJI TRIVEDI,HEIRS OF SANJAY BHAGVANJI TRIVEDI,DIPTI W/O MANOJKUMAR TRIVEDI,HARSHA SANJAY TRIVEDI,HEMANSHI SANJAY TRIVEDI THROGUH GUARDIAN HARSHA S TRIVEDI,NARANBHAI @ NANALAL JETHALAL FUFAL,JADEJA NAVALSINH MAHOBATSINH,PATEL RAMJI NARAN HALAI,MOGAL ABDULBAG MOHAMADBAG,RABADIYA DEVJI NANJI	,RULE SERVED,(MR MB GANDHI),MR MAHENDRA U VORA,MR BN LIMBACHIA
37546	FA/2454/2012	31/07/2012	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	ROOPSINHBHAI PASLABHAI VASAVA,GORDHANBHAI PASLABHAI VASAVA	
37547	FA/2456/2012	12/09/2012	NEW INDIA INSURANCE CO LTD,	(MR HASMUKH THAKKER)	REKHABEN WD/O ARVINDBHAI RAMANBHAI DABGAR,JATINBHAI ARVINDBHAI (MINOR) THRO'RESP.NO.1-REKHABEN,PRIYABEN ARVINDBHAI (MINOR) THRO'RESP. NO.1- REKHABEN,SUJALBHAI ARVINDBHAI (MINOR) THRO' RESP.NO.1- REKHABEN,RAMANBHAI KHUSHALBHAI DABGAR,JYOTIBEN RAMANBHAI DABGAR,JIVABHAI SARDARBHAI KHANT,DINESHBHAI BHURBHAI DAMOR	
37548	FA/2457/2012	01/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAIKH RASULBHAI MUSTUFA,	
37549	FA/2461/2012	29/10/2012	CHANDUBHAI NANUBHAI RATHOD,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	NOTICE UNSERVED,MR RAVI KARNAVAT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37550	FA/2462/2012	29/10/2012	JASHODABEN WD/O MANHARBHAI SHANTILAL VASAVA,JYOTIBEN MANHARBHAI VASAVA (MINOR) THRO' RESP. 1,PRAKASHBHAI MANHARBHAI VASAVA(MINOR) THRO' RESP.1,DIPIKABEN MANHARBHAI VASAVA (MINOR) THRO' RESP.1	MR PJ MEHTA	UNION OF INDIA OWNING & REPRESENTING,	NOTICE UNSERVED
37551	FA/2464/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI SHAKARABHAI,PATEL AMRUTBHAI SHAKARABHAI,PATEL BHAGAWATIBEN SHAKARABHAI,PATEL KUBERBHAI GOPALDAS	RULE SERVED,MR AV PRAJAPATI
37552	FA/2465/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTAMBHAI KALIDAS SINCE DECEASED THR'O HEIRS,DAHIBEN WD/O.PATEL PARSHOTTAMBHAI @PASHABHAI KALIDAS,NAVEENBHAI PARSHOTTAMBHAI PATEL,BHARATBHAI PARSHOTTAMBHAI PATEL,ASHOKBHAI PARSHOTTAMBHAI PATEL,KOKILABEN MUKESHBHAI PATEL SINCE DECEASED THR'O HEIRS,MUKESHBHAI RAMANBHAI PATEL,ANANDKUMAR MUKESHBHAI PATEL,VIRALKUMAR MUKESHBHAI PATEL,PATEL TRIBHOVANBHAI RANCHHODBHAI	,RULE SERVED,MR AV PRAJAPATI
37553	FA/2466/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI SOMABHAI,BALDEVJI UDAJI(SINCE DECEASED THR'O LEAGAL HEIRS),RUPALA WD/O.BALDEVJI UDAJI,METABA AMTHUJI VAGHELA,NANDUBA MANOJSINH VAGHELA,RANCHODJI BALDEVJI,MAHOBATJI BALDEVJI,BABUSINH BALDEVJI,KESHAJI UDAJI	,RULE SERVED,MR AV PRAJAPATI
37554	FA/2467/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATEL SOMABHAI KHUSHALDAS,PATEL GABHABHAI SOMABHAI SINCE DECEASED THR'O HEIRS,PATEL SHIVABHAI SOMABHAI,PATEL ISHWARBHAI SOMABHAI,SANTOKBEN WD/O.GABABHAI SOMABHAI PATEL,NAVEENBHAI GABABHAI PATEL,ARUNABEN KAMLESHLAL PATEL,BHARTIBEN PANKAJKUMAR PATEL,MADHUBEN NATVARLAL PATEL,MANJULABEN KANULAL PATEL	,RULE SERVED,MR AV PRAJAPATI
37555	FA/2468/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI DALABHAI,	RULE SERVED,MR AV PRAJAPATI
37556	FA/2470/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE MANUJI LALJI SINCE DECE. THRO.' L/H.,JAVANJI MANUJI THAKORE,PRAVINJI MANUJI THAKORE,SUREKHABEN KESHAJI THAKORE	,RULE SERVED
37557	FA/2471/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI KESHABHAI AMATHABHAISINCE DECE.THRO.' L/H.,RAMILABEN WD/O. PRAJAPATI KESHABHAI,MANUBHAI KESHABHAI PRAJAPATI,GORDHANBHAI KESHAVBHAI PRAJAPATI,KOKILABEN PRAHLADBHAI PRAJAPATI,PREMILABEN ARVINDBHAI PRAJAPATI,RAMESHCHANDRA KESHAVLAL PRAJAPATI SINCE DECE. THRO.'L/H.,DURGABEN WD/O. RAMESHCHANDRA PRAJAPATI,PUJABEN SHARADKUMAR PRAJAPATI,DHAVLKUMAR RAMESHCHANDRA PRAJAPATI,RAJNIKANT RAMESHCHANDRA PRAJAPATI	,REFUSED SERVED (N) (10),RULE SERVED
37558	FA/2484/2012	07/08/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	BHIKHUBHAI SHAKARBHAI SINCE DECE. THRO.' L/H.,MODHIBEN BHIKHUBHAI,LAKSHMIBEN BHIKUBHAI,BHIMSINGBHAI BHIKHUBHAI,MADHIBEN BHIKHUBHAI,AMRATBEN BHIKHUBHAI,JAYNATIBHAI BHIKHUBHAI,MAGANBHAI BHIKHUBHAI,SITABEN BHIKHUBHAI,RANJITBHAI BHIKHUBHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	,MR SAURABH G AMIN
37559	FA/2485/2012	12/10/2012	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHIVRAJBHAI JILUBHAI DHADHAL,BANESINH GHANSHYAMSINHBHAI,HARESH HAMIRBHAI PARBATANI	RULE SERVED,MR TUSHAR L SHETH,MR. HEMAL SHAH

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37560	FA/2502/2012	28/03/2013	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	VIMLABEN MANSUKHBHAI LAKHMANI,LALIT @ TINO VALJIBHAI SAPARA,GHANSHYAMBHAI HARIBHAI JADAV,ICICI LOMBARD INSURANCE CO,BHUPENDRABHAI JASKUBHAI VALA,HAKUBHAI BABUBHAI KHACHAR PROP. OF RAGHUVIR TRAVELS	RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI
37561	FA/2503/2012	02/05/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAMESHCHANDRA BALDEVBHAI BRAHMBHATT,VIJAYBHAI RASIKLAL BRAHMBHATT,KIRITKUMAR KALYANSINH RATHOD,GOPALSINH MAHENDRASINH SOLANKI	,RULE NOT RECD BACK,SERVED BY AFFIX.(R),MR HM PARIKH,(MR PARESH M DARJI),MR RASESH H PARIKH
37562	FA/2504/2012	15/04/2013	NEW INDIA ASSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAKUB @ YAKUB OSMAN JANGIYA,MAMAD JAKUB JANGIYA,JUSAB JAKUB JANGIYA,HUSEN JAKUB JANGIYA,JARINA JAKUB JANGIYA THROUGH GAURDIAN JAKUB O. JANGIYA,VISHVAM GANGUBHAI CHAVDA	RULE SERVED,RULE UNSERVED
37563	FA/2506/2012	01/04/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	RADHA KRISHNA PRABHAKAR,	RULE SERVED
37564	FA/2507/2012	18/06/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	JAGJIVAN GOVINDBHAI PARMAR,	MR NIRAV V JOSHI
37565	FA/2508/2012	07/08/2013	REGIONAL DIRECTOR,	MR HEMANT S SHAH	KESHABHAI JENABHAI,	NOTICE SERVED,MR BHARAT SHAH
37566	FA/2511/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIBIBEN WD/O BHAVSANG DADABHAI MOHMAD CHANDERSANG[DECD],SADUBA BHAVSANG (DAUGHTER)	,RULE UNSERVED
37567	FA/2512/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SULEMAN UMARJI ABHARAM,	RULE SERVED,MR KM SHETH
37568	FA/2513/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JALALUDDIN ABHESANG,	RULE SERVED,MR KM SHETH
37569	FA/2514/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	USUF VALI BAPU ADAM,	RULE SERVED,MR KM SHETH
37570	FA/2515/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHAMAD VALI HASAN PATEL,	UNSERVED EXPIRED (R)
37571	FA/2516/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ABDUL AHMAD PATEL THROUGH P.O.A.IQBAL AHMAD PATEL,ISMAIL AHMAD PATEL THROUGH P.O.A. IQBAL AHMAD PATEL,UNUS AHMAD PATEL THROUGH P.O.A.IQBAL AHMAD PATEL,MUSTAK AHMAD PATEL THROUGH P.O.A. IQBAL AHMAD PATEL,IQBAL AHMAD PATEL	RULE SERVED,MR KM SHETH
37572	FA/2517/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UNUS UMARJI MAHUMAD,	RULE SERVED,MR KM SHETH
37573	FA/2518/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALI SULEMAN MUSA,	UNSERVED EXPIRED (R)
37574	FA/2519/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VALI BAGAS ALI,ABDUL HABIB AADAM BAGAS	RULE SERVED,MR KM SHETH
37575	FA/2520/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMINABEN HAJI BAGAS ALI,	RULE SERVED,MR KM SHETH
37576	FA/2521/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	ISMAIL VALI HASAN PATEL,	RULE SERVED,MR KM SHETH
37577	FA/2522/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUSA MOHAMAD BAGAS,	RULE SERVED,MR KM SHETH
37578	FA/2523/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GULZAR AHMAD MAHAMAD PATEL P.O.A.HOLDER OF YAKUB AHMAD ASMAL,	RULE SERVED,MR KM SHETH

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37579	FA/2524/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHOKAT ISMAIL BAKSH ALI ADMINISTRATOR OF ISMAIL BAKSH ALI,	RULE SERVED
37580	FA/2525/2012	06/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHUKLABHAI NAROTTAM VASAVA,SHANTIBEN SHUKLHABHAI VASAVA WD/O.SHUKLABHAI NAROTTAMBHAI,SOMIBEN VINUBHAI VASAVA,SAVITABEN RAMUBHAI VASAVA.	
37581	FA/2527/2012	28/08/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	ILABEN WD/O BHARATBHAI CHANDRAVIJAY JOSHI,HARSH BHARATBHAI JOSHI,JALPA BHARATBHAI JOSHI,MADHURIBEN WD/O CHANDRAVIJAY RATILAL JOSHI,T NAGIRADDY TIRUPATI,K SELAPANDIYAN S/O KALI	,RULE SERVED,MR MTM HAKIM
37582	FA/2528/2012	28/08/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	NARESH BANSILAL KAYASTHA,T NAGIRADDY TIRUPATI,K SELAPANDIYAN S/O KALI	,RULE SERVED,RULE UNSERVED
37583	FA/2529/2012	28/08/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	SHARADBHAI HIRABHAI KHATRI,T NAGIRADDY TIRUPATI,K SELAPANDIYAN S/O KALI	,RULE SERVED
37584	FA/2530/2012	28/08/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	MAHADEV GYANDEV LOKHANDE,T NAGIRADDY TIRUPATI,K SELAPANDIYAN S/O KALI	,RULE SERVED,MR MTM HAKIM
37585	FA/2531/2012	21/12/2012	RAMCHARAN SHIVNANDAN BARI (DECEASED),MAHESH RAMCHARAN BARI	MR PJ MEHTA	UNION OF INDIA,	NOTICE SERVED
37586	FA/2535/2012	19/07/2013	BAJAJ FINANCE LIMITED,	MR CR ABICHANDANI	SADIYABHAI MANGALBHAI MEDA,MINABEN @ KANKUBEN SADIYABHAI MEDA,MOHANLAL L RAVAT	(MR VM PANCHOLI),(MR PARESH M DARJI),MR NASIR SAIYED
37587	FA/2537/2012	08/08/2012	ABDUL KADAR ISMAILBHAI DESAI,	MR NIKUNT K RAVAL	BABUBHAI SHANKERBHAI PATEL,DHARMESH SHANKERBHAI PATEL,CHISHTI KHANKAH (MOSQUE DARGAH & KABRISTAN) TRUST,SAJJADNASHIN KARUKHBAVE MOINODDIN CHISHTI,SIRJUDDIN NASIRUDDIN CHISTI,NANABHAI THAKORDAS GHEEWALA SINCE DECD. THROUGH HEIRS,ANSUYABEN D/O NANABHAI THAKORDAS,PADMABEN D/O NANABHAI THAKORDAS,DEVYANIBEN D/O NANABHAI THAKORDAS,KISHORCHAND NANABHAI GHEEWALA SINDE DECEASED THROUGH HEIRS,BHARTIBEN WD/O KISHORCHAND NANABHAI,KRUNAL KISHORBHAI GHEEWALA,ALPABEN D/O KISHORBHAI GHEEWALA,VASANTLAL NANABHAI GHEEWALA,BANSILAL NANABHAI GHEEWALA,JAGDISHCHANDRA NANABHAI GHEEWALA,DHANESHCHAND BHUKHANDAS GHEEWALA,BHUPENDRAKUMAR BHUKHANDAS GHEEWALA,DILIPCHANDRA BHUKHANDAS GHEEWALA,CHANDRAVADAN BHUKHANDAS GHEEWALA,RAMESHCHANDRA BHUKHANDAS GHEEWALA,RATILAL MAGANLAL MEHTA SINCE DECD. THROUGH HEIRS,MADANLAL RATILAL MEHTA,CHAMPAKLAL RATILAL MEHTA,VIJAYBHAI RATILAL MEHTA,NAYNABEN W/O YOGESHBHAI PAPAIYAWALA,HANSABEN W/O NIRANJAN GHEEWALA	
37588	FA/2538/2012	29/10/2012	DAYABHAI MAGANBHAI PATEL,JASHUBEN DAYABHAI PATEL,MUKESHBHAI DAYABHAI PATEL	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	RULE SERVED,MR RAVI KARNAVAT
37589	FA/2544/2012	17/08/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	MULJIBHAI KHETIYABHAI VASAVA,SAVITABEN MULJIBHAI VASAVA,BHAGWATIBEN WD/O PRAVINBHAI VASAVA,PRATIMABEN PRAVINBHAI VASAVA	MR HEMANT B RAVAL,MR AMIT N CHAUDHARY

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37590	FA/2551/2012	31/08/2016	NATIONAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SALMABEN WD/O RASULBHAI CHHOTUBHAI SUMRA,IMRANBHAI RASULBHAI SUMRA GURDIAN -SALMA RASULBHAI SUMRA,CHHOTUBHAI HIMMATBHAI SUMRA,UMEDBEN CHHOTUBHAI SUMRA,SHAHENAZ RASULBHAI SUMRA,NASIMBEN RASULBHAI SUMRA,SAYRABANU RASULBHAI SUMRA,RUKAIYABANU RASULBHAI SUMRA,HITESHBHAI RAYSINGBHAI PADHIYAR,KISHORBHAI B PATEL,ORIENTAL INSURANCE CO LTD	,RULE SERVED,MR VC THOMAS
37591	FA/2552/2012	13/09/2012	NILESHBHAI LAXMICHAND SHAH,	(MR VM PANCHOLI)	JAGRUTIBEN W/O NILESHBHAI LAXMICHAND SHAH,MINOR JUGAL NILESHBHAI SHAH THRO.HIS MOTHER JAGRUTIBEN	,MR RUTURAJ NANAVATI
37592	FA/2556/2012	08/11/2012	PANDHERIYA RANJITBHAI MULUBHAI,DABHI KHUMANSING AMARSINGH,RAMPAL GYANDIN CHAUHAN,DABHI PRAVINSINH GAGUJA,KALAL HIRALAL KHIMARAM,BODIYA SNAGAMBHAI GOVINDBHAI,MANUBHAI MOTIBHAI CHAVDA,KHOKHARIYA SHANTILAL SANJI,JAGDISHBHAI MANIBHAI PATEL,ANUBHAI SURAJIPAL	MR ND GOHIL	AHMEDABAD MUNICIPAL CORPORATION,	RULE SERVED,MR DEEP D VYAS
37593	FA/2558/2012	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD, RATHWA LAXMANBHAI DALSUKHBHAI,ANUPSINH S PARMAR,SIRAJBHAI ABDULBHAI VOHRA,IFFCO TOKYO GENERAL INSURANCE CO,MAHESH ISHANLAL KHAR	,MR.KARNA H DHOMSE
37594	FA/2559/2012	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SOMSINH GOKALBHAI KOLI,ANUPSINH S PARMAR,SIRAJBHAI ABDULBHAI VOHRA,IFFCO TOKYO GENERAL INSURANCE CO,MAHESH ISHANLAL KHAR	,MR.KARNA H DHOMSE
37595	FA/2560/2012	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. RATHWA ROHIT RAJENDRABHAI,RATHWA VARSHABEN RAJENDRABHAI,ANUPSINH S PARMAR,SIRAJBHAI ABDULBHAI VOHRA,IFFCO TOKIYO GENERAL INSURANCE CO,MAHESH ISHANLAL KHAR (KAHAR)	,MR.KARNA H DHOMSE
37596	FA/2562/2012	22/01/2013	DHARMESH MADHUBHAI PARMAR,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	NOTICE NOT RECD BACK
37597	FA/2564/2012	08/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAHYABHAI PARAGBHAI PATEL SINCE DECD. THRO' L/H,BHANUBEN DAHYABHAI PATEL,HITESHBHAI DAHYABHAI PATEL,PARULBEN PRAVINBHAI PATEL,LATABEN GHANSHYAMBHAI PATEL,NIKUNJBEN SANJAYBHAI PATEL	
37598	FA/2566/2012	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHWARBHAI HIMATBHAI RATHWA,ANUPSINH S PARMAR,SIRAJBHAI ABDULBHAI VOHRA,IFFCO TOKYO GENERAL INSURANCE CO,MAHESH ISHANLAL KHAR	,MR.KARNA H DHOMSE
37599	FA/2567/2012	24/09/2012	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RATHAWA KIRITKUMAR SHANKARBHAI,ANUPSINH S PARMAR,SIRAJBHAI ABDULBHAI VOHRA,IFFCO TOKYO GENERAL INSURANCE CO,MAHESH ISHANLAL KHAR	,MR.KARNA H DHOMSE
37600	FA/2568/2012	05/11/2015	GHANSHYAM FABRICATORS SANGEETA GHANSHYAMBHAI PATEL,	BHARGAV KARIA & ASSO	SHIVAM STEEL SALES MADHUBEN W/O SUBHASH,	RULE SERVED,(MR BC MACWANA)
37601	FA/2579/2012	17/09/2012	MANSUKHBHAI PITAMBARBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL DAMODARBHAI KISHORBHAI,PATEL LALITKUMAR KISHORBHAI,KANUBHAI RANCHHODBHAI PATEL,PRAFULBHAI PRABHUBHAI PATEL,SHAKRABHAI BABUBHAI PATEL,YOGESHBHAI SHAKARABHAI PATEL,PRAVINBHAI SHAKARABHAI PATEL,HARSHADKUMAR SHAKARABHAI PATEL	,RULE SERVED,MR VISHAL C MEHTA
37602	FA/2580/2012	28/09/2012	SAJERAO RAMRAO SHISHODE,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	RULE SERVED,MR RAVI KARNAVAT
37603	FA/2583/2012	09/08/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B)	GOVERNMENT PLEADER	IBRAHIMBHAI RASULBHAI KALOLIYA,	MR KM SHETH
37604	FA/2584/2012	09/08/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B)	GOVERNMENT PLEADER	RASULBHAI MUSABHAI KALOLIYA,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37605	FA/2585/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVALSINH JAMBHA,	RULE SERVED,MR MD VAKIL
37606	FA/2586/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIR OF DECD. BACHUBHA BAPUBHA,UPENDRASINH BACHUBHA,SAROJBA BACHUBHA,SHANTUBA BACHUBHA	,RULE SERVED,MR MD VAKIL
37607	FA/2587/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD,UPENDRASINH BACHUBHA,SAROJBA BACHUBHA,SHATUBA BACHUBHA	,RULE SERVED,MR MD VAKIL
37608	FA/2588/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVSIHBHAI SARDULBHAI,	RULE SERVED,MR MD VAKIL
37609	FA/2589/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA PRADYUMAN SINH HARISINH,	RULE SERVED,MR MD VAKIL
37610	FA/2590/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH HANUBHA,	RULE SERVED,MR MD VAKIL
37611	FA/2591/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUBHA JATUBHA,	RULE NOT RECD BACK
37612	FA/2592/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SATUBHA JATUBHA,	RULE SERVED,MR MD VAKIL
37613	FA/2593/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORUBHA ABHESANG,	RULE SERVED,MR MD VAKIL
37614	FA/2594/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORUBHA ABHESANG,	RULE SERVED,MR MD VAKIL
37615	FA/2595/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHA ABHESANG,	UNSERVED EXPIRED (R)
37616	FA/2596/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINSINH BHERAVSINH JHALA,	RULE SERVED,MR MD VAKIL
37617	FA/2597/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUBHA CHANDUBHA,	RULE SERVED,MR MD VAKIL
37618	FA/2598/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINSINH MANUBHA,	RULE SERVED,MR MD VAKIL
37619	FA/2599/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHA ABHESANG,	RULE SERVED,MR MD VAKIL
37620	FA/2600/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHA ABHESANG,	RULE SERVED,MR MD VAKIL
37621	FA/2601/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI RUKHADBHAI,	RULE SERVED,MR MD VAKIL
37622	FA/2602/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANJI NATUBHA,	RULE SERVED,MR MD VAKIL
37623	FA/2603/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH SHIVUBHA,	RULE SERVED,MR MD VAKIL
37624	FA/2604/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KRUSHNAKUMAR GANESHBHAI,	RULE SERVED,MR MD VAKIL
37625	FA/2605/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. NAVALSINH CHANDUBHA,MAHIPATSINH NAVALSINH,JAYENDRASINH NAVALSINH,ILABA NAVALSINH,REKHABA NAVALSINH	RULE SERVED,MR MD VAKIL
37626	FA/2606/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJITSINH HANUBHA,	RULE SERVED,MR MD VAKIL
37627	FA/2607/2012	09/04/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHWARBHAI THAKORBHAI PRAJAPATI,BHANUBEN ISHWARBHAI PRAJAPATI,MANISHABEN ISHWARBHAI PRAJAPATI,TINUBEN ISHWARBHAI PRAJAPATI,RAVIKUMAR NAVINKUMAR CHAVDA,KAILASHBEN NAVINCHANDRA CHAVDA,ROYAL SUNDARAM ALLIANZ INSURANCE CO. LTD,RAMESH POONAMCHAND PRAJAPATI,JITENDRA VITTHALBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SANDIP C SHAH

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37628	FA/2608/2012	15/04/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	AJIJ ISHA SAICHA,VISHVAM GAGUBHAI CHAVDA	RULE SERVED,RULE UNSERVED
37629	FA/2609/2012	17/10/2013	JYOTIKABEN HITESHBHAI ACHARYA,PARTH HITESHBHAI ACHARYA,KAJAL HITESHBHAI	MR BHARAT B SHAH,MR HARNISH V DARJI	KANJIBHAI BHANABHAI PATEL (KATHROTIYA),ORIENTAL INSURANCE CO LTD,RASIKBHAI M PATEL,UNITED INDIA ASSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR PALAK H THAKKAR,MR SANTOSH D GOENKA
37630	FA/2610/2012	14/03/2015	STATE OF GUJARAT DEPUTY ENG. & LAND ACQU.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DILIPBHAI LAKHMANBHAI DODIYA,	RULE SERVED
37631	FA/2611/2012	14/03/2015	STATE OF GUJARAT DEPUTY ENG. & LAND ACQU.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. NATHA DUDA DAMJIBHAI NATHABHAI,	RULE SERVED
37632	FA/2612/2012	12/11/2016	STATE OF GUJARAT DEPUTY ENG. & LAND ACQU.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTAM JERAJ PARSANIYA,	RULE SERVED,MR KL DAVE
37633	FA/2614/2012	13/09/2012	KANUBHAI CHAMANBHAI DANTANI,	MR UM SHASTRI	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
37634	FA/2616/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHA MAIYABHAI,	RULE SERVED
37635	FA/2617/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JALU LAKHMAN KIRIT LAKHMAN,	RULE SERVED
37636	FA/2618/2012	06/03/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	HIMANSHU PRABHUDASBHAI MANIAR L.H.OF DECD.PARBHUDASBHAI,DINESH PRABHUDASBHAI MANIAR	GOVERNMENT PLEADER,RULE SERVED,MR RUTVIJ S OZA
37637	FA/2619/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JALU GOVIND RAM,	RULE SERVED,MR KL DAVE
37638	FA/2620/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARAT GOVINDBHAI,	RULE SERVED
37639	FA/2621/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL RAVJI GOVIND- PATEL RASIK RAVJIBHAI,	RULE SERVED
37640	FA/2623/2012	06/03/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	SAROJBEN DINESHBHAI MANIAR,DINESH PRABHUDASBHAI MANIAR	RULE UNSERVED,MR RUTVIJ S OZA
37641	FA/2624/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADHER PARBAT MADHA,	RULE SERVED
37642	FA/2625/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KARSHAN GOVIND,CHAVDA JAGMAL GOVIND	RULE SERVED
37643	FA/2626/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVDASBHAI PANCHANBHAI,	RULE SERVED
37644	FA/2627/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI PANCHANBHAI,	RULE SERVED
37645	FA/2628/2012	14/03/2015	STATE OF GUJARAT DEPUTY ENG. & LAND ACQU.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHKUMAR RANABHAI JALU,	RULE SERVED
37646	FA/2632/2012	23/11/2013	H D F C, ERGO GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SOMAY SITARAM YADAV,TARADEVI SOMAY YADAV,PARSURAM SOMAY YADAV,JANAKBHAI SOMAY YADAV,CHINTARAM SOMAY YADAV,MANGU VITTHAL PATIL,AJITBHAI BHIKHABHAI AAHIR	RULE SERVED,MR.HIREN M MODI

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37647	FA/2635/2012	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	HEIRS OF DECD. SURESHBHAI,PREMILABEN FULSINHBHAI CHAUHAN,MEHMOODBHAI MEHAMMEDBHAI MALEK,MUNNABHAI BALIYABHAI BHOI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
37648	FA/2637/2012	13/06/2016	ASHWINSINH DIPSINH VAGHELA,	MR MTM HAKIM	GOSWAMI JAGDISHGIRI CHATURGIRI,RADHESHYAM RAMNARAYAN SHAH,ORIENTAL INSURANCE COMPANY LTD,MANHARSINH SAJJANSINH KUMPAVAT	RULE SERVED,(MR MAULIK J SHELAT)
37649	FA/2646/2012	07/09/2012	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RITABEN SANJAYBHAI PATEL,ANERI SANJAYBHAI PATEL (MINOR) THRO' GUARDIAN,URMILABEN THAKORBHAI PATEL,THAKORBHAI NARANBHAI PATEL,DHARMESHBHAI JAGDISHBHAI PATEL,TARUNBHAI CHAMAKBHAI PATEL	
37650	FA/2652/2012	14/03/2015	STATE OF GUJARAT DEPUTY ENG. & LAND ACQU.,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHAN DEVJIBHAI,	RULE SERVED
37651	FA/2653/2012	08/07/2017	SPL. LAND ACQ. OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	VITTHALBHAI KASHIBHAI PATEL SINCE DECD.THRO HIS HEIRS,HIRABEN W/O DECD.VITTHALBHAI PATEL,UMESHBHAI VITTHALBHAI PATEL,PRATIMABEN W/O.MUKESHBHAI PATEL	,RULE SERVED,MR P P MAJMUDAR
37652	FA/2654/2012	31/08/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHUSHALBHAI LAKHABHAI BHALIYA SINCE DECD. THRO HIS HEIRS,LEELABEN WD/O. KAUSHALBHAI LAKHABHIA BHALIYA,HARSHABEN PRAVINBHAI DAKORBHAI,DEEPIKABEN ASHOKBHAI JAYANTI BHAI	,MR KM SHETH
37653	FA/2656/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL DEVABHAI TADVI,	
37654	FA/2657/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL HIMMATBHAI TADVI,	
37655	FA/2658/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HIMMATBHAI NANABHAI,URMILABEN HIMMATBHAI,INDIRABEN HIMMATBHAI	
37656	FA/2659/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KANTIBHAI RAMABHAI TADVI ASHVINBHAI KANTIBHAI TADVI,	
37657	FA/2660/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KANTIBHAI UKKADBHAI TADVI ISHWARBHAI KANTIBHAI TADV,	
37658	FA/2661/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKARBHAI VANJIBHAI TADVI,	
37659	FA/2662/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHANABHAI KHALPABHAI TADVI,WIDOW OF NAMIBEN BHANABHAI KHALPA,REVABEN BHANABHAI TADVI	
37660	FA/2663/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI KOYJIBHAI TADVI,	
37661	FA/2664/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAGANBHAI NANDABHAI RAMESHBHAI MAGANBHAI TADVI,	
37662	FA/2665/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GOPALBHAI JESINGBHAI SHANTABEN GOPALBHAI TADVI,DHANABHAI GOPALBHAI TADVI,BHARATBHAI GOPALBHAI TADVI	
37663	FA/2666/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI SOMABHAI TADVI,	
37664	FA/2667/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKKADBHAI @ UKEDBHAI RAMABHAI TADVI,	
37665	FA/2668/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI RADTIYABHAI TADVI,BHUKHANBHAI RADTIYABHAI TADVI	
37666	FA/2669/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GOPALBHAI JESINGBHAI SHANTABEN GOPALBHAI TADVI,DHANABHAI GOPALBHAI TADVI,BHARATBHAI GOPALBHAI TADVI	
37667	FA/2670/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PREMABHAI MANABHAI TADVI,	

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37668	FA/2671/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JESANGBHAI JANABHAI CHIMANBHAI JESANGBHAI,HEIRS OF DEVABHAI JANABHAI AMBALAL DEVABHAI,VALJIBHAI JANABHAI,LALLUBHAI BHIKHABHAI	
37669	FA/2672/2012	16/08/2012	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JESANGBHAI JANABHAI CHIMANBHAI JESANGBHAI,HEIRS OF DEVABHAI JANABHAI AMBALAL DEVABHAI,VALJIBHAI JANABHAI,LALLUBHAI BHIKHABHAI	
37670	FA/2673/2012	10/08/2015	PATEL BALDEVBHAI ATMARAM,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
37671	FA/2690/2012	16/10/2012	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	MOMANBHAI VIRAMBHAI MEVADA (BHARWAD),ANIRUDDHSINH VADHUSINH PARMAR,MAYABEN AJITSINH GOHEL	RULE NOT RECD BACK,RULE SERVED,MR GAURAV K MEHTA,MS ASHLESHA M PATEL
37672	FA/2692/2012	22/08/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	BISNABHAI PADIYABHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	,MR.HIREN M MODI
37673	FA/2693/2012	22/08/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	CHHABIRBHAI LIMJIBHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	,MR.HIREN M MODI
37674	FA/2694/2012	22/08/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	KAMUBEN MANABHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	,MR.HIREN M MODI
37675	FA/2695/2012	29/02/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	LAGINBHAI CHIMANBHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	
37676	FA/2696/2012	29/02/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	RATUBEN LAGINBHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	
37677	FA/2697/2012	29/02/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	JAINABEN DIWANJIBHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	
37678	FA/2698/2012	22/08/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	KAMLIBEN WD/O JAYANTIBHAI JETHIYABHAI GAMIT,AMIT JAYANTIBHAI GAMIT (MINOR)THRO' RESP. NO.1,AMARSING JAYANTIBHAI GAMIT (MINOR) THROUGH RESP. NO.1,UMESH JAYANTIBHAI GAMIT,BABLIEBEN WD/O JETHIYABHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	,MR.HIREN M MODI
37679	FA/2699/2012	22/08/2012	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	CHAMPABEN W/O JANIYABHAI DHARMABHAI GAMIT,JANIYABHAI DHARMABHAI GAMIT,RUPABHAI HARIBHAI CHAVDA	,MR.HIREN M MODI
37680	FA/2700/2012	04/09/2012	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HASMUKHBHAI K PATEL,LEGAL HEIRS OF DECD. NARESHBHAI KISHANCHAND MANWANI,DIVYABEN WD/O NARESHBHAI MANWANI,SIMRAN NARESHBHAI MANWANI (MINOR) THRO' RESP. NO.2/1,PRERNA NARESHBHAI MANWANI (MINOR) THRO' RESP. NO.2/1,KISHANCHAND GANGARAM MANWANI	
37681	FA/2701/2012	02/05/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PURANSINGH MAKARSINGH RAVAL,THAR DRY PORT UNIT OF HASTI PETROCHEM &,UNITED INDIA INSURANCE COMPANY LIMITED,ADANI EXPORTS LIMITED,HEIRS OF DECD. SHARADKUMAR LIMBABHAI ADHARA,VINITABEN LIMBABHAI ADHARA,LIMBABHAI RAGHUNATHBHAI ADHARA	,RULE SERVED,REFUSED SERVED (R)(70),MR AJAY R MEHTA,MR PALAK H THAKKAR,(MR PARESH M DARJI)
37682	FA/2704/2012	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAGDISHBHAI MELABHAI VASAVA,HEIRS OF KANTIBHAI JESINGBHAI TALPADA,LILABEN KANTIBHAI TALPADA,ARVINDBHAI KANTIBHAI TALPADA	,RULE SERVED,(MR PARESH M DARJI),MR AMIT N CHAUDHARY

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37683	FA/2706/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMKUBEN JERAJBHAI,	RULE SERVED
37684	FA/2707/2012	12/11/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALODIYA GOPAL GORDHAN,	RULE SERVED
37685	FA/2708/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD MULU JIVABHAI,	RULE SERVED
37686	FA/2709/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD RAMJI JETHABHAI,	RULE SERVED
37687	FA/2715/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NARENDRABHAI RAMBHAI PATEL THRO POA DIPAK RAMANBHAI PATEL,	MR TRILOK J PATEL
37688	FA/2716/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JAGMALBHAI GOKALBHAI SINCE DECD THRO' L/H,VASHRAMBHAI JAGMALBHAI,JADABEN SAVABHAI RABARI,SHANKARBHAI JAGMALBHAI	
37689	FA/2717/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JESINGBHAI GIRDHARBHAI PATEL,	MR TRILOK J PATEL
37690	FA/2718/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SANABHAI GIRDHARBHAI VASAVA,	MR TRILOK J PATEL
37691	FA/2719/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KARSANBHAI BHAGWANBHAI RABARI SINCE DECD. THRO' L/H,GOVINDBHAI KARSANBHAI RABARI	
37692	FA/2720/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED BAPULAL TRIKAMLAL CHUNAWALA,ABHESANG BAPULAL,RAJUBHAI BAPULAL,BHIKHIBEN BAPULAL,HANSABEN BAPULAL,MANJULABEN BAPULAL,INDIRABEN KANUBHAI,ASHISHBHAI KANUBHAI,PAYALBEN KANUBHAI	,MR TRILOK J PATEL
37693	FA/2721/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GOVINDBHAI SAVABHAI RABARI,	MR TRILOK J PATEL
37694	FA/2722/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHARATKUMAR KANCHANLAL SHAH,	MR TRILOK J PATEL
37695	FA/2723/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SARSWATIBEN NARANBHAI PATEL,	MR TRILOK J PATEL
37696	FA/2724/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MANIBEN KALYANBHAI VASAVA,	MR TRILOK J PATEL
37697	FA/2725/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GANESHBHAI LALJIBHAI MAKWANA SINCE DECD. THRO' L/H,HIRABEN GANESHBHAI MAKWANA,ANJANABEN KIRITBHAI DABHI,USHABEN MAHENDRABHAI PARMAR,DILIPBHAI GANESHBHAI MAKWANA	
37698	FA/2726/2012	23/08/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	REVABHAI SOMABHAI,	MR TRILOK J PATEL
37699	FA/2727/2012	10/04/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	HEIRS OF DECD. CHIMANBHAI LALLUBHAI BARIYA,JAYANTIBHAI CHIMANBHAI BARIYA,PRAVINBHAI CHIMANBHAI BARIYA,RAKESHBHAI CHANDUBHAI RAJPUT,KANAKSINH MANSINH RANA	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI,MR M T SAIYAD
37700	FA/2730/2012	11/02/2017	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	HARKHABHAI KANJIBHAI PATEL,KASHIBEN HARKHABHAI PATEL,GHANSHYAMBHAI HARKHABHAI PATEL,NILESH P PATEL,CHIRAGBHAI P PATEL,JAIPUR GOLDEN TRANSPORT CO,BHAVSINH NANDSINH RAJPUT,RAJBHADURSINH RANDHIRSINH	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR BM MANGUKIYA,MS BELA A PRAJAPATI,(MR PARESH M DARJI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37701	FA/2735/2012	12/03/2018	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	MAHESHBHAI BABUBHAI CHAUHAN,CHAUHAN LALIYBEN MAHESHBHAI,CHAUHAN DIPAKBHAI BABUBHAI,CHAUHAN DILIPBHAI BABUBHAI,MAYURKUMAR RAVIKUMAR JOSHI (VYAS)	,MR BHARAT BHAVSAR,MS.YOGINI H UPADHYAY
37702	FA/2737/2012	10/10/2012	ORIENTAL INSURANCE CO.LTD.,	MR RITURAJ M MEENA	JAYATI UDAY BHATT D/O. LATE CHETNABEN UDAY BHATT,SHUSHILABEN KANAIYALAL BHATT MOTHER IN LAW LATE CHETNABEN,DEVESH DINKARRAY TRIVEDI NEPHEW OF LATE CHETNABEN,KAMERSINGH BUDHSINGH,JAGIR JOGINDERSINGH,NEW INDIA ASSURANCE CO.LTD.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR GC MAZMUDAR,MR HG MAZMUDAR
37703	FA/2738/2012	22/07/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARVINDBHAI SOMABHAI BARIYA,HATHIYA VARSINGBHAI GANAVA,MANUBHAI PUNIYABHAI BARIYA	RULE SERVED,UNSERVED EXPIRED (R),(MR SK BUKHARI)
37704	FA/2739/2012	08/04/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATANSINGH DHULSINGH RATHOD,NILESHBHAI RAMGOPAL AGRAWAL,BHARATI AXA GENERAL INSURANCE COMPANY LIMITED,KAMLESHBHAI RAVJIBHAI PATEL,HARIBHAI SHIVABHAI PRAJAPATI,HEIRS OF MUKESHBHAI RANCHHODBHAI AMIN,KUSUMBEN WD/O MUKESHBHAI AMIN,JAYDIPKUMAR M AMIN MINOR,JYOTDIPKUMAR M AMIN MINOR	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R)
37705	FA/2740/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MANISH DOLATRAM NEBHVANI,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,V R CONSTRUCTION,LEGAL HEIRS OF DECD KEYUR SURESHBHAI SHAH,SURESHBHAI MANILAL SHAH,BHARTIBEN SURESHBHAI	,RULE SERVED,SERVED BY AFFIX. (R),MR DAKSHESH MEHTA,MS AMRITA AJMERA
37706	FA/2741/2012	26/09/2020	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HEIRS OF DECD. NARSHI HEMUBHAI VADHIYARA,KUNVARBEN HEMUBHAI VADHIYARA,RAJENDRASINH MANGALSINH GOHIL,NATUBHA JILUBHA ZALA	,RULE SERVED,MR SHAKEEL A QURESHI
37707	FA/2784/2012	27/09/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	ROHIT SHAMJIBHAI PARMAR (MINOR) THRO' SHAMJIBHAI HIRABHAI,NITINBHAI BHAGVANBHAI DAVE	
37708	FA/2788/2012	28/06/2018	LEGAL HEIR OF PRAVINBHAI RAMJIBHAI PARMAR,YUVRAJ PRAVINBHAI PARMAR (MINOR) THROUGH PETR. NO.1,NIRAV PRAVINSINH PARMAR (MINOR) THROUGH PETR. NO.1,KASANBEN RAMJIBHAI PARMAR	MR.HIREN M MODI	KALPESHKUMAR G PANCHAL,ICICI LOMBARD INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
37709	FA/2789/2012	28/11/2016	NEW INDIA ASSURANCE CO LTD,	MS LILU K BHAYA	HEIRS OF DECD. SARFUDDIN @ HARUN SHAMRUDDIN SHAIKH,SHAIKH MOHAMMAD NAVAB S/O OF THE DECD. SARFUDDIN,MOHAMMAD PARVEJ S/O OF THE DECD. SARFUDDIN,NAHEDA D/O THE DECD. SARFUDDIN,RAMESHBHAI R PATEL	RULE SERVED,MR MTM HAKIM
37710	FA/2791/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGARBHAI GANGARAMBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37711	FA/2792/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN MAGANBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37712	FA/2793/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHABEN DEVJIBHAI HER SELD AND AS A GUARDIAN OF NAYANABEN,	RULE SERVED
37713	FA/2794/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PITAMBARBHAI MOHANBHAI PATEL,	RULE SERVED
37714	FA/2795/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARESHBHAI MAGANBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL

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37715	FA/2796/2012	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI BHAGVANBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37716	FA/2797/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GATURBHAI BHAGVANBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37717	FA/2798/2012	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MOTIBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37718	FA/2799/2012	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI MOTIBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37719	FA/2800/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI KANJIBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37720	FA/2801/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGMALBHAI LALJIBHAI PATEL,	RULE SERVED
37721	FA/2802/2012	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGARBHAI MOTIBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37722	FA/2804/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MOTIBHAI PATEL,	RULE SERVED,MR PRADEEP PATEL
37723	FA/2805/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI DEVJIBHAI PATEL,	RULE SERVED
37724	FA/2806/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLIPATEL PARSHOTAMBHAI DEVJIBHAI,	RULE SERVED
37725	FA/2807/2012	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODIDAS PRABHUBHAI,	RULE SERVED,MR PRADEEP PATEL
37726	FA/2808/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RAMESHBHAI RAJAJIBHAI SINCE DECE. THRO' L/H.,KAPILABEN RWD/O. RAMESHBHAI RAJAJIBHAI,UPENDRABHAI RAMESHBHAI,PRITESHBHAI RAMESHBAHI	,RULE SERVED,MR P P MAJMUDAR
37727	FA/2809/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	JAGDISHBHAI SHANKARBHAI PATEL SINCE DECE. THRO' L/H.,DHULIBEN WD/O. JAGDISHBHAI S. PATEL,ASHOKBHAI JAGDISHBHAI PATEL SINCE DECE. THRO' L/H.,BIPINBHAI JAGDISHBHAI PATEL,USHABEN JASHUBHAI PATEL,SHOBHNABEN ASHOKBHAI PATEL,SHEETALBEN RAKESHBHAI PATEL,DIVYESHBHAI ASHOKBHAI PATEL,JESANGBHAI GORDHANBHAI PATEL SINCE DECE. THRO' L/H.,CHANDRAKANTBHAI JESANGBHAI,MAHESHBHAI JESANGBHAI,PATEL MOHANBHAI GORDHANBHAI	,RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
37728	FA/2811/2012	05/10/2012	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HEIRS OF DECD. DOCTOR BHARATBHAI BHAGWANJIBHAI GOHIL,VARSHABEN BHARATBHAI GOHIL,RAHUL DHRUMIL BHARATBHAI GOHIL,KANTABEN BHAGWANJIBHAI GOHIL,MOHMAD ADRESHAN MOHMAD IRDISHKHAN PATHAN,JAMNAGAR TRANSPORT COMPANY,SUNIL BHAGWANJIBHAI GOHIL	,MR PREMAL R JOSHI,MRS KIRAN P JOSHI
37729	FA/2824/2012	12/07/2018	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARVIND CHANDRAKANT THAKAR C/O BHAVIK JOSHI,KANAIYALAL AMRUTLAL LIMBACHIYA	RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR MTM HAKIM
37730	FA/2825/2012	07/08/2018	GOBARBHAI CHHAGANBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37731	FA/2826/2012	07/08/2018	LEGAL HEIRS OF DECD. PREMJIBHAI MAVJIBHAI,AMBABEN PREMJIBHAI,JANUBEN PREMJIBHAI,LABHUBEN PREMJIBHAI,PURIBEN PREMJIBHAI,BHANUBEN PREMJIBHAI,HIRABEN PREMJIBHAI,SAVITABEN PREMJIBHAI,JAYSUKHBHAI PREMJIBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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37732	FA/2827/2012	07/08/2018	LEGAL HEIRS OF DECD. VALLABHBHAI BHIMJIBHAI,GANGABEN VALLABHBHAI,CHHAGANBHAI VALLABHBHAI,MAGANBHAI VALLABHBHAI,KANUBHAI VALLABHBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37733	FA/2828/2012	07/08/2018	LEGAL HEIRS OF DECD. PADMABHAI VIRJIBHAI-,RAMESHBHAI PADMABHAI,KANCHANBEN PADMABHAI,KISHORBHAI PADMABHAI,PRAKASHBHAI PADMABHAI,ANJUBEN PADMABHAI,SHARDABEN PADMABHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37734	FA/2829/2012	07/08/2018	RAVJIBHAI PARSHOTTAMBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37735	FA/2830/2012	07/08/2018	CHHAGANBHAI PARSHOTTAMBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37736	FA/2831/2012	07/08/2018	RATILAL CHHAGANBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37737	FA/2832/2012	07/08/2018	PUNABHAI PARSHOTTAMBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37738	FA/2833/2012	07/08/2018	BHIKHABHAI KESHAVBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37739	FA/2834/2012	07/08/2018	DUDABHAI HARJIBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37740	FA/2835/2012	07/08/2018	RATILAL HARJIBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37741	FA/2836/2012	07/08/2018	SHARDULBHAI JASABHAI,LEGAL HEIRS OF DECD. KALUBHAI JASABHAI,KRISNABEN KALUBHAI (MINOR) THRO' SHARDULBHAI JASABHAI,MANISHABEN KALUBHAI (MINOR) THRO' SHARDULBAHI JASABHAI,POONAMBHAI KALUBHAI (MINOR) THRO' SHARDULBHAI JASABHAI,JAYDEVBHA KALUBHAI (MINOR) THRO' SHARDULBHAI JASABHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37742	FA/2837/2012	07/08/2018	LEGAL HEIRS OF KIRANBHAI JAGJIVANBHAI PADIYA,YASMINBEN KIRANBHAI PADIYA,VIRAL KIRANBHAI PADIYA	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37743	FA/2838/2012	07/08/2018	LEGAL HEIRS OF DECD. KASAMBHAI UMARBHAI-YUSUFBHAI KASAMBHAI,SALIMBHAI KASAMBHAI THROUGH POA- YUSUFBHAI KASAMBHAI,AJITBHAI KASAMBHAI THRO'POA YUSUFBHAI KASAMBHAI,JARINABEN KASAMBHAI THRO'POA YUSUFBHAI KASAMBHAI,HAMIDABEN KASAMBHAI THRO'POA YUSUFBHAI KASAMBHAI,AMINABEN KASAMBHAI THRO'POA YUSUFBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37744	FA/2839/2012	07/08/2018	VITHALBHAI DHANJIBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37745	FA/2840/2012	07/08/2018	BALUBHAI LAVJIBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37746	FA/2841/2012	07/08/2018	LEGAL HEIRS OF DECD. NANJIBHAI HIRABHAI-ISMAILBHAI NANJIBHAI,BAHAUDIN NANJIBHAI,KASAMBHAI NANJIBHAI,SULEMANBHAI (SALIMBHAI) NANJIBHAI,HANIFBHAI NANJIBHAI,KADARBHAI NANJIBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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37747	FA/2842/2012	07/08/2018	LEGAL HEIRS OF DECD. NANJIBHAI HIRABHAI-ISMAILBHAI NANJIBHAI,BAHAUDIN NANJIBHAI,KASAMBHAI NANJIBHAI,SULEMANBHAI (SALIMBHAI) NANJIBHAI,HANIFBHAI NANJIBHAI,KADARBHAI NANJIBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37748	FA/2843/2012	07/08/2018	BAHAUDIN NANJIBHAI,ABHRAMBHAI MAMADBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37749	FA/2844/2012	07/08/2018	ALARAKHBHAI HABIBBHAI,KASAMBHAI NANJIBHAI	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37750	FA/2845/2012	07/08/2018	UMARBHAI MAMADBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37751	FA/2846/2012	07/08/2018	ISMAILBHAI NANJIBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37752	FA/2847/2012	07/08/2018	NANALAL PRABHURAM,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37753	FA/2848/2012	07/08/2018	BHIKHABHAI JERAMBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
37754	FA/2849/2012	07/08/2018	SHANTILAL MAGANBHAI RANVA,PRABHABEN KANTILAL RANVA THROUGH POA SHANTILAL M RANVA	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37755	FA/2850/2012	07/08/2018	MANJIBHAI LAVJIBHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37756	FA/2851/2012	07/08/2018	BACHUBHAI LAVABHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37757	FA/2852/2012	07/08/2018	LEGAL HEIRS OF DECD. KARSHANBHAI GOVINDBHAI LAVJIBHAI KARSHANBHAI,KAMLABEN LAVJIBHAI,RAJESHBHAI LAVJIBHAI,RANIBEN KARSHANBHAI THRO'POA BABUBHAI KARSHANBHAI,BABUBHAI KARSHANBHAI,CHAMPABEN KARSHANBHAI THRO'POA BABUBHAI KARSHANBHAI,PARVATIBEN KARSHANBHAI THRO'POA BABUBHAI KARSHANBHAI,LALITABEN KARSHANBHAI THRO'POA BABUBHAI KARSHANBHAI,SHARDABEN KARSHANBHAI THRO'POA BABUBHAI KARSHANBHAI	,BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37758	FA/2853/2012	07/08/2018	LAVJIBHAI KARSHANBHAI,KAMLABEN LAVJIBHAI,RAJESHBHAI LAVJIBHAI	,BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37759	FA/2854/2012	07/08/2018	LEGAL HEIRS OF DECD.HARIBHAI GOVINDBHAI,JAYABEN MAGANBHAI THRO'POA SHANTILAL MAGANLAL,SHANTILAL MAGANBHAI,NIRMLABEN MAGANBHAI THRO' SHANTILAL MAGANLAL,HANSABEN MAGANBHAI THRO'POA SHANTILAL MAGANLAL,JITENDRA MAGANBHAI THRO'POA SHANTILAL MAGANLAL,BHARTIBEN MAGANBHAI THRO'POA SHANTILAL MAGANLAL,KUSUMBEN MAGANBHAI THRO'POA SHANTILAL MAGANLAL,PIYUSHBHAI MAGANBHAI THRO'POA SHANTILAL MAGANLAL,VINAYKUMAR MAGANBHAI THRO'POA SHANTILAL MAGANLAL,PINALBEN DINESHBHAI ANCHAL THROUH HER LEGAL GUARDIAN DINESHBHAI ACHAL,,NIDHIBEN DINESHBHAI ANCHAL THROUH HER LEGAL GUARDIAN DINESHBHAI ACHAL,,DHRUMILBHAI DINESHBHAI ANCHAL THROUH HIS LEGAL GUARDIAN DINESHBHAI ACHAL,,LEGAL HEIRS OF DECD. KANTILAL HARIBHAI,PRABHABEN KANTILAL THRO'POA SHANTILAL MAGANLAL,JAGDISH KANTILAL THRO'POA SHANTILAL MAGANLAL,MANISHABEN KANTILAL THRO'POA SHANTILAL MAGANLAL,VIPULKUMAR KANTILAL THRO'POA SHANTILAL MAGANLAL,PRATAPBHAI KANTILAL THRO'POA SHANTILAL MAGANLAL,VIMLABEN PRATAPBHAI RANVA THRO'POA SHANTILAL MAGANLAL,YOGESH PRATAPBHAI RANVA THRO'POA SHANTILAL MAGANLAL,SHAILESHKUMAR PRATAPBHAI RANVA THRO'POA SHANTILAL MAGANLAL,BIPINKUMAR PRATAPBHAI RANVA THRO'POA SHANTILAL MAGANLAL	,BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37760	FA/2855/2012	07/08/2018	KHIMJIBHAI CHHANABHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
37761	FA/2856/2012	07/08/2018	MOHANBHAI NAGJIBHAI RANVA THRO'POA KHUSHALBHAI N RANVA,JAMNABEN NAGJIBHAI RANVA THRO'POA KHUSHALBHAI N RANVA,KASHIBEN NAGJIBAHI RANVA THRO'POA KHUSHALBHAI N RANVA,MUKTABEN NAGJIBHAI RANVA THRO'POA KHUSHALBHAI N RANVA,KHUSHALBHAI NAGJIBHAI RANVA,JAYSUKHBHAI KHUSHALBHAI RANVA,SHOBHNABEN KHUSHALBHAI RANVA,REKHABEN KHUSHALBHAI RANVA,MANISHABEN KHUSHALBHAI RANVA,BHAVNABEN KHUSHALBHAI RANVA,SONALBEN KHUSHALBHAI RANVA,NIRMALABEN KHUSHALBHAI RANVA	,BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37762	FA/2857/2012	07/08/2018	HIMMATLAL LALJIBHAI RANVA,LAXMIBEN LALJIBHAI RANVA THRO' POA HIMMATLAL LALJIBHAI RANVA	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37763	FA/2858/2012	07/08/2018	JALABHAI MACHCHHABHAI,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37764	FA/2859/2012	07/08/2018	MOHANBBHAI NAGJIBHAI RANVA,	BHARGAV KARIA & ASSO	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
37765	FA/2860/2012	16/09/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	CHANGANBHAI MADIYABHAI NINAMA (BHIL),KHIMJIBHAI SUMARBHAI RATHOD,KARSANBHAI MULJIBHAI PATEL	DELETED,MR.HIREN M MODI,MR.MAULIN BAROT
37766	FA/2865/2012	02/08/2016	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DESAI SITABEN WD/O AMRATBHAI ISHWARBHAI,DESAI JABUBEN WD/O ISHWARBHAI LAXMANBHAI,DESAI RAJVIBEN AMRATBHAI THRO' DESAI SITABEN,DESAI FORAMBEN AMRATBHAI THRO' DESAI SITABEN,DESAI RAVIKUMAR AMRATBHAI THRO' DESAI SITABEN,PATEL DHARMENDRAKUMAR NARANBHAI,MANTRISHRI,DESAI HARSHADKUMAR AMRATBHAI,ENGINEER JAY DILIPBHAI	RULE SERVED,SERVED BY AFFIX. (R),GIRISH K PATEL

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37767	FA/2867/2012	15/04/2013	TATA AIG GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AVADH COTTON COMPANY,HEIRS OF DECD. ANUTHA SHAH GUDARISHA,PURNIDEVI WD/O ANUTHA SHAH,NIRMALA KUMARI (MINOR) THRO' RESP.NO.2/1,KAVITAKUMAR D/O ANUTHA SHAH(MINOR) THRO' RESP. NO.2/1,RAMBABU SHAH S/O ANUTHA SHAH (MINOR THRO' RESP. NO.2/1,RITAKUMARI D/O ANUTHA SHAH (MINOR) THRO' RESP.NO.2/1	,RULE NOT RECD BACK,RULE SERVED,MR MRUGEN K PUROHIT
37768	FA/2868/2012	15/04/2013	TATA AIG GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AVADH COTTON COMPANY,HEIRS OF DECD. HAZARI @ BADARI S/O ANIRUDDH (JAGADISH) MUKHI,SUNAINDADEVI WD/O HAZARI,SURAJ KUMAR (MINOR) S/O HAZARI(MINOR) THRO' RESP.NO.2/1,SANTOSH KUMAR S/O HAZARI (MINOR) THRO' RESP. NO.2/1,RAMRATIDEVI W/O ANIRUDDH MUKHIYA	,RULE NOT RECD BACK,RULE SERVED,MR MRUGEN K PUROHIT
37769	FA/2869/2012	15/04/2013	TATA AIG GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AVADH COTTON COMPANY,HEIRS OF DECD. DECD. SAROJKUMAR UMARAJ MUKHIYA,JALESHWARIDEVI W/O UMARAJ MUKHIYA,UMARAJ SUKAN MUKHIYA,PUNAMKUMAR D/O UMARAJ MUKHIYA (MINOR) THRO' RESP. NO.2/1,MEGHAKUMARI D/O UMARAJ MUKHIYA(MINOR) THRO' RESP. NO.2/1,NARESH S/O UMARAJ MUKHIYA (MINOR) THRO' RESP.NO.2/1	,RULE NOT RECD BACK,RULE SERVED,MR MRUGEN K PUROHIT
37770	FA/2870/2012	15/04/2013	TATA AIG GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AVADH COTTON COMPANY,HEIRS OF DECD. KAILASH UTTAM MUKHIYA,SITADEVI WD/O KAILASH,CHADIDEVI D/O KAILASH MUKHI (MINOR) THRO' RESP.NO.2/1,GUGLI MUKHIYA S/O KAILASH MUKHI(MINOR) THRO' RESP. NO.2/1,SATO MUKHIYA S/O KAILASH MUKHI MINOR THRO' RESP. NO.2/1,JIMAKUMARIM MUKHIYA D/O KAILASH MUKHI(MINOR)THRO'RESP.NO.2/A,LALIKUMARI MUKHIYA D/O KAILASH MUKHI(MINOR)THRO'RESP.NO.2/1,UTTAM ANUP MUKHIYA,DURGADEVI W/O UTTAM	,RULE NOT RECD BACK,RULE SERVED,MR MRUGEN K PUROHIT
37771	FA/2871/2012	26/12/2016	SONA JAMES FERNANDIS,	MR DV ACHARYA,MS. BHAVNA D ACHARYA	ABDULRASIDKHAN ABDULRAJIKHAN PATHAN(DELETED),GENERAL MANAGER,MUNICIPAL COMMISSIONER SAHEB	DELETED,RULE SERVED,MR HS MUNSHAW
37772	FA/2874/2012	07/12/2012	SHANTIJI MANGAJI THAKORE,GAGAJI JAVANJI THAKORE,BHAVESHKUMAR BABULAL SHAH,AMRATJI LALAJI THAKORE,KESHARBEN ROHITKUMAR THAKORE,MANJUBEN MAHESHJI THAKORE	MR MTM HAKIM	LILUJI GULABJI THAKORE,SHAMBHUJI SHIVAJI THAKORE,FULAJI SURSANGJI THAKORE,JIVANBHAI PASHABHAI PARMAR,CHARITY COMMISSIONER	MR C B UPADHYAYA,MR RAXIT J DHOLAKIA
37773	FA/2875/2012	07/02/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY TO GOVERNMENT	GOVERNMENT PLEADER	GAMIRSINH RANCHHODBHAI PAGI,SOMABHAI MOTIBHAI PAGI SINCE DECEASED THRO' L/H.,GANGABEN WD/O.SOMABHAI PAGI,GANPATBHAI SOMABHAI PAGI,RANGITBHAI SOMABHAI PAGI,LAXMANBHAI SANKLABHAI PAGI	,RULE SERVED,MR VIJAY N RAVAL
37774	FA/2877/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	RAMUBEN LAVABHAI UDHAD SINCE DECE. THRO.' L/H.,MUKTABEN VAJUBHAI PANELIYA,JAYABEN BHIKHABHAI VAGHANI,VIYAYABEN VAJUBHAI VISAVELIYA,SHARDABEN JADAVBHAI AASODARIYA,MANJULABEN MANSUKHBHAI MAANDANKA,MANUBHAI LAVABHAI UDHAD,CHHAGANBHAI LAVABHAI UDHAD,MAGANBHAI LAVABHAI UDHAD	,MR TEJAS P SATTA,MR JAYESH V PATEL
37775	FA/2878/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	LAVABHAI MADHABHAI UDHAD SINCEDECE. THRO.' L/H.,RAMBHABEN DEVRAJBHAI DOBARIYA,OTIBEN DEVRAJBHAI PANSURIYA,LABHUBEN BHIKHABHAI MONPARA,KALUBHAI LAVABHAI UDHAD,RASILABEN RAMESHBHAI VAGHASIYA,RAMJIBHAI LAVABHAI UDHAD,PRAGJIBHAI LAVABHAI UDHAD,JAYSUKHBHAI LAVABHAI UDHAD,DAHYABHAI LAVABHAI UDHAD,JAMANBHAI LAVABHAI UDHAD,CHAMANBHAI LAVABHAI UDHAD	,MR TEJAS P SATTA,MR JAYESH V PATEL

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37776	FA/2879/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	MAGANBHAI MEGHJIBHAI UDHAD SINCE DECE.THRO.' L/H.,MUKTABEN WD/O.MAGANBHAI MEGHJIBHAI UDHAD,RAJESHBHAI MAGANBHAI UDHAD,SUMITABEN ROHITBHAI SHELADIYA	,MR TEJAS P SATTA,MR JAYESH V PATEL
37777	FA/2880/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	BHAGABHAI DEVJIBHAI DHONIA SINCE DECE.THRO.' L/H.,NARSHIBHAI BHAGABHAI DHONIA,PRABHABEN GOPALBHAI GONDALIYA	,MR TEJAS P SATTA,MR JAYESH V PATEL
37778	FA/2881/2012	10/08/2015	STATE OF GUJARAT THROUGH DEPUTY,	GOVERNMENT PLEADER	JAGJIVANBHAI VITHALBHAI DAVE,	MR TEJAS P SATTA,MR JAYESH V PATEL
37779	FA/2883/2012	10/11/2016	RAMANBHAI GEMALBHAI BHOI,GEMALBHAI PUNJABHAI BHOI,SITABEN GEMALBHAI BHOI	MR YV BRAHMBHATT	MANUBHAI GEMALBHAI BHOI,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
37780	FA/2886/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HAJISHA HASAMSHA SHEIKH,UNION OF INDIA THROUGH BRIGADE MANAGER,BATUKSINH KHENGARJI JADEJA,FAKIRMAMAD AAMAD PIJARA,SHAKINABEN FAKIRMAMAD PIJARA,KADAR FAKIRMAMAD PIJARA,IMRAN FAKIRMAMAD PIJARA (MINOR) THRO' RESP. NO.4,ALTAF FAKIRMAMAD PIJARA (MINOR) THRO' RESP. NO.4,SAYNA FAKIRMAMAD PIJARA (MINOR)THRO' RESP. NO.4,SABERA FAKIRMAMAD PIJARA (MINOR) THRO' RESP. NO.4,RAMZAN FAKIRMAMAD PIJARA (MINOR) THRO' RESP. NO.4,DRIVER OF RICKSHAW NO GJ-12-V-596	,RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE,MS VYOMA K JHAVERI
37781	FA/2888/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALARIYA GORDHAN MADHA,	RULE SERVED,MR KL DAVE
37782	FA/2889/2012	14/03/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TILAVA RAMJI THAKARSHI,	RULE SERVED
37783	FA/2890/2012	30/06/2016	PATEL BHAVESH RAMESHBHAI,	MR DIGANT M POPAT	PATEL NAYNA DHANJIBHAI,	GIRISH K PATEL
37784	FA/2891/2012	26/09/2013	THAKOR ISHWARJI HIRAJI,THAKOR BHALAJI CHANDUJI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37785	FA/2892/2012	26/09/2013	THAKOR ARJANJI MATHURJI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37786	FA/2893/2012	26/09/2013	THAKOR MANAJI PRATAPJI,THAKOR KESHAJI PRATAPJI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37787	FA/2894/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HEIRS OF DHAYAPURI SHIVPURI GOUSAI ANSOYABEN DHAYAPURI,AJAYPURI DHAYAPURI GOUSAI,NILABEN DHAYAPURI GOUSAI,GITABEN DHAYAPURI GOUSAI,PRAKASHPURI DHAYAPUR GOUSAI	MR KM SHETH
37788	FA/2895/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MANEKPURI AMARPURI,	MR KM SHETH
37789	FA/2896/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HEIRS OF JASWANTPURI LAXMANPURI KOKILABEN JASWANTPURI GOUSAI,PRADIPKUMAR JASWANTPURI GOUSAI,DIPMALA JASWANTPURI GOUSAI	MR KM SHETH

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37790	FA/2897/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SHANTABEN DAHYABHIA RAIJIBHAI PATEL SINCE DECE. THRO.'L/H.,ARVINDBHAI DAHYABHAI PATEL,MANJULABEN DAHYABHAI PATEL,BHANUBEN DAHYABHAI PATEL,MEENABEN DAHYABHAI PATEL	,MR KM SHETH
37791	FA/2898/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PRAVIN BHAILALBHAI PATEL,	MR KM SHETH
37792	FA/2899/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHANDUBHAI RANCHHODBHAI PATEL,	MR KM SHETH
37793	FA/2900/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DHURIBEN BHAILALBHAI PATEL,	MR KM SHETH
37794	FA/2901/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KANCHANBEN VITTHALBHAI PATEL,	MR KM SHETH
37795	FA/2902/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATEL RAJNIKANT CHATURBHAI,	MR KM SHETH
37796	FA/2903/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATEL NAGINBHAI ISHWARBHAI SINCE DECE. THRO.' L/H.,YASHVANTBHAI NAGINBHAI PATEL,RAJESHBHAI NAGINBHAI PATEL,LATABEN NAGINBHAI PATEL	,MR KM SHETH
37797	FA/2904/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HAMIRSINH PRATAPSINH,	MR KM SHETH
37798	FA/2905/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HEIRS OF NAGINBHAI NATHABHAI PATEL KAMLABEN NAGINBHAI PATEL,KANAIYALAL NAGINBHAI PATEL,PANKAJBHAI NAGINBHAI PATEL	MR KM SHETH
37799	FA/2906/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DINESHBHAI RAMDAS PATEL,	MR KM SHETH
37800	FA/2907/2012	05/09/2012	SPECIAL LAND ACQUISITION OFFICER (NARMADA PROJECT),EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HEIRS OF ZAVERBEN SOMABHAI BECHARBHAI SOLANKI,THAKORBHAI SOMABHAI SOLANKI,NAGINBHAI SOMABHAI SOLANKI,MAGANBHAI SOMABHAI SOLANKI,RAMESHBHAI SOMABHAI SOLANKI,PUNAMBEN SOMABHAI SOLANKI	MR KM SHETH
37801	FA/2909/2012	30/01/2013	KANIJABEN ABBHASBHAI TEENWALA,JAMEELABEL ABBHASBHAI TEENWALA	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
37802	FA/2914/2012	06/09/2012	VILASBHAI BHIKAJI AREKAR SINCE DECD. THROUGH HEIRS,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL OFFICER ON DUTY,DIVISIONAL MANAGER G I D C	
37803	FA/2917/2012	04/03/2013	PINTUBHAI S/O BABUBHAI SARVAIYA,	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	RULE SERVED,MR RAVI KARNAVAT
37804	FA/2918/2012	04/03/2013	MUKATABEN WD/O BHARATBHAI SARVAIYA,MOHIT S/O BHARATBHAI SARVAIYA,BABUBHAI BHIKHABHAI SARVAIYA,JAYABEN W/O BABUBHAI SARVAIYA	MR PJ MEHTA	UNION OF INDIA THROUGH GENERAL MANAGER,	RULE SERVED,MR RAVI KARNAVAT
37805	FA/2925/2012	09/03/2015	SAMIKBHAI NAVINCHANDRA NANAVATI,	MR AJ YAGNIK	KINNARI HARSHVADAN VAIDYA,	MR KANDARP H DHOLAKIA,MR TUSHAR L SHETH
37806	FA/2929/2012	09/10/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KIRTISINH RAJENDRASINH GOHEL,PRAVINSINH TAPUBHA SARVAIYA,HASMUKH PRABHUDAS NIMAVAT,LEGAL HEIRS OF DECD. JIGNESH NARSANGDAS DEVMURARI,NARSANGDAS RANCHHODDAS DEVMURARI,URMILABEN NARSANGDAS DEVMURARI,JALPABEN NARSANGAS DEVMURARI,KEYUR NARSANGDAS DEVMURARI	,RULE SERVED,MR TUSHAR L SHETH,MR. HEMAL SHAH
37807	FA/2932/2012	21/09/2012	SANJAY SHYAMSUNDAR SHUKLA,	MR ISHAN MIHIR PATEL	VISHAL BHAVANBHAI PATEL,	
37808	FA/2936/2012	12/11/2016	SPECIAL LAND ACQUSITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASIKLAL CHIMANLAL SHAH,MAHENDRABHAI MALUKCHAND SHAH	MR NITIN M AMIN

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37809	FA/2939/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	URMILABEN WD/O RAMANBHAI RANCHHODBHAI(SINCE DECD.THRO HEIRS),RATILAL RAMANBHAI,TAKATBHAI RAMANBHAI	
37810	FA/2941/2012	08/10/2012	BIRVABEN D/O PRAVINBHAI GANDHI,	MS. KRUTI M SHAH,MS MEDHA N PANDYA	PINKAL RAJNIKANT SHAH,	MR VILAS G GOSWAMY
37811	FA/2943/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHAMANBHAI HARGOVANBHAI,	MR KM SHETH
37812	FA/2944/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL DHANJIDAS SINCEDECE. THRO.' L/H.,HIRABEN WD/O.KANTIBHAI DHANJIDAS,MAHENDRAKUMAR KANTIBHAI PATEL,RENUKABEN PATEL,JAYESHKUMAR KANTIBHAI PATEL,HEMANBHAI KANTIBHAI PATEL	
37813	FA/2945/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI PRANDAS,	MR KM SHETH
37814	FA/2946/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI HARGOVANDAS,	MR KM SHETH
37815	FA/2947/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABABHAI MOHANDAS (RAMABHAI MOHANDAS ADMINISTRATOR OF,	MR KM SHETH
37816	FA/2948/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAM TRIKAMBHAI - PATEL SAMBHUBHAI TRIKAMBHAI,	
37817	FA/2949/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL MADHAVLAL - ADMINISTRATIVE OF JOINT FAMILY OF,PATEL KANTILAL MADHAVLAL,PATEL GOVINDBHAI MADHAVLAL	MR KM SHETH
37818	FA/2950/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ANILBHAI NARANBHAI ADMINISTRATIVE OF JOINT FAMILY OF,PATEL ANILBHAI NARANBHAI,PATEL VISHNUBHAI NARANBHAI,PATEL VIRMBHAI NARANBHAI,PATEL RAJUBHAI NARANBHAI	MR KM SHETH
37819	FA/2951/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVATIBEN MAHENDRABHAI ADMINISTRATIVE OF H/O PATEL,	MR KM SHETH
37820	FA/2952/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O AMBALAL MANDAS - KASHIBEN AMBARAM,PASHIBEN AMBARAM,ANILABEN AMBARAM	MR KM SHETH
37821	FA/2953/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAROTAM BHAGVANBHAI,	
37822	FA/2954/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI BECHARBHAI H/O NARANBHAI BECHARBHAI,KANTABEN NARANBHAI,DINESHBHAI NARANBHAI,KAUSHIKBHAI NARANBHAI,RAMESHBHAI NARANBHAI,GITABEN NARANBHAI	,MR KM SHETH
37823	FA/2955/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PUNJIRAM SHIVRAM H/O NARANBHAI BECHARBHAI,KANTABEN NARANBHAI,DINESHBHAI NARANBHAI,KAUSHIKBHAI NARANBHAI,RAMESHBHAI NARANBHAI,GITABEN NARANBHAI	,MR KM SHETH
37824	FA/2956/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAILALBHAI KESHAVLAL,	MR KM SHETH
37825	FA/2957/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI MOHANBHAI,	MR KM SHETH
37826	FA/2958/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MAGANPURI CHANCHALPURI GOSAI [SINCE DECD.THRO.LEGAL HEIRS,NATVARPURI MAGANPURI GOSAI,GOVINDPURI MAGANPURI GOSAI	

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37827	FA/2959/2012	07/09/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PANCHAL KANTABEN NAROTTAMBHAI [SINCE DECD.THROUGH L/H.,BHOGILAL NAROTTAMBHAI PANCHAL,VIMLABEN KANTILAL PANCHAL,CHANDRAKANTBHAI NAROTTAMBHAI PANCHAL,SHANTILAL NAROTTAMBHAI PANCHAL,BHARATBHAI NAROTTAMBHAI PANCHAL,SHOBHNABEN DINESHKUMAR PANCHAL,RITESH BHOGILAL PANCHAL,KAVITABEN PARESHKUMAR PANCHAL,RAJSHREEBEN DHIRENKUMAR PANCHAL	
37828	FA/2965/2012	17/04/2013	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	CHHAGANBHAI BHAGVANBHAI GOHIL,GANABHAI SAGRAMBHAI PARMAR,DAHYABHAI LAXMANBHAI BHARVAD	RULE SERVED
37829	FA/2969/2012	31/07/2017	BAJAJ ALLIANZ GENERAL INSU. CO. LTD,	MR VIBHUTI NANAVATI	MAHAMMAD SAFI ISMAIL KHURESHI,ISMAIL SHASHABHAI KHURESHI,CHANDRAKUMAR SHUKHSAGAR TRIPATHI	RULE SERVED,MR AMIT N CHAUDHARY
37830	FA/2974/2012	16/04/2019	SHILPABEN JANAKBHAI DUDHIYA,PARTH JANAKBHAI DUDHIYA	MR VILAV K BHATIA	AJITBHAI SAMSUDDIN GILANI,H D F C	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
37831	FA/2976/2012	22/02/2013	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. RANCHODBHAI CHATURBHAI GOLANI,GEETABEN RANCHODBAHI GOLANI,ALKABEN RANCHODBHAI GOLANI (MINOR) THRO' GEETABEN R GOLANI,KAUSHAL RANCHODBHAI GOLANI(MINOR) THRO' GEETABEN R GOLANI,CHATURBHAI RAMJIBHAI GOLANI,TALUBEN CHATURBHAI GOLANI,ATULBHAI DAHYABHAI RABARI (BHADKA),GAMBHIRSINH SAJJANSINH ZALA	,RULE SERVED,UNSERVED EXPIRED (R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
37832	FA/2977/2012	23/09/2013	HDFC CHUUB GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GITABEN PARSHOTTAMDAS PATEL,MAULIKABEN PARSHOTTAMDAS PATEL,BRIJESHKUMAR PARSHOTTAMDAS PATEL,SUNITABEN PARSHOTTAMDAS PATEL,MAHESHBHAI RAMANBHAI PATEL,PARSHOTAMDAS RAMANBHAI PATEL	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR SHITAL R PATEL
37833	FA/2978/2012	21/03/2013	SHANKARRAO GANPATRAO TARONE,PRATIBHABEN SHANKARRAO TARONE	MR DAXESH T DAVE	PROP. OF SHREE AMBIKA CONSTRUCTION CO- JAYANTIBHAI DARAMSHIB,GOKUL CHEMICALS PVT LTD,RAJESH @ BALKRUSHNA SHANKARRAO TARONE,GANESHBHAI S TARONE,JAYANTBHAI CHANDAVARKAR SINCE DECD. THRO' L/H,RASHMIBEN JAYANTBHAI CHANDAVARKAR,ANANT JAYANTBHAI CHANDAVARKAR	,RULE SERVED,MR KV SHELAT,MR AMIT N PATEL,MR HARSHAL M SHAH,MR MJ MEHTA
37834	FA/2980/2012	24/09/2013	GAYATRI MALE EYE PRODUCTS THROUGH IT'S ADMINISTRATOR/,	MR SN BAROT	GUJARAT STATE FINANCIAL CORPORATION THROUGH IT'S REGIONAL,	MR AS ASTHAVADI
37835	FA/2986/2012	09/10/2012	RASIKLAL RAMANLAL SHAH,JAGDISHBHAI PRANJIVANDAS DANI,SMITABEN JAGDISHBHAI DANI,KEYUR JAGDISHBHAI DANI,HEMATBHAI MULJIBHAI GOVINDYA,MALTIBEN VALLABHDAS MESAVANIYA	MR ASIT B JOSHI	JAYESHBHAI J MAKADIYA,	MR RR VAKIL
37836	FA/2987/2012	28/02/2013	NIKHIL GHANSHYAMBHAI MEHTA,SHAIKH RASIDBHAI ABDULBHAI	MR JV JAPEE	DALAL ASFAK AMINBHAI,	MR HITESH S PADHYA,MR. KAMIL I DALAL
37837	FA/2988/2012	06/04/2017	KHUMARAM JETHARAM JAT,	MR.HIREN M MODI	BHIKHUBHAI P AGRAWAL,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MS HINA DESAI
37838	FA/2991/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	DILIPBHAI MULJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR
37839	FA/2992/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	GOVINDBHAI RAMJI,DAHIBEN WD/O KABHAI RAMJI,MAGANBHAI RAMJIBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
37840	FA/2993/2012	05/12/2012	SAMIR RAJENDRAGIRI GOSWAMI,	MR ANKIT SHAH	NEHAL MAHESHBHAI PUROHIT,	

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37841	FA/2997/2012	12/11/2016	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI HARGOVANBHAI VIRAMDAS,	RULE SERVED,MR AV PRAJAPATI
37842	FA/2998/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHVARBHAI DAHYABHAI,	RULE SERVED,MR AV PRAJAPATI
37843	FA/2999/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITHTHALBHAI MAGANDAS,	RULE SERVED,MR AV PRAJAPATI
37844	FA/3000/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KASHIBEN PRAHLADBHAI,	RULE SERVED,MR AV PRAJAPATI
37845	FA/3001/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI JOITARAM SINCE DECD. THRO'L/H,BENIBEN SHIVABHAI PATEL WD/O SHIVABHAI JOITARAM PATEL',KANTABEN LAXMANBHAI PATEL,VIMLABEN HASMUKHBHAI PATEL	,RULE SERVED
37846	FA/3002/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECD. PATEL AMBALAL PARSHOTTAMDAS,	RULE SERVED,MR AV PRAJAPATI
37847	FA/3003/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITHTHALBHAI MAGANBHAI HARIDAS,	RULE SERVED,MR AV PRAJAPATI
37848	FA/3004/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITHTHALBHAI MAGANDAS HARIDAS,PATEL PARSHOTTAMBHAI HARGOVANDAS	RULE SERVED,MR AV PRAJAPATI
37849	FA/3005/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHANJIBHAI MOHANDAS,	RULE SERVED,MR AV PRAJAPATI
37850	FA/3006/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANGARAM AMBARAM,	RULE SERVED,MR AV PRAJAPATI
37851	FA/3007/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI VIRAMDAS CHELDAS,PATEL KESHAVLAL VIRAMDAS	RULE SERVED,MR AV PRAJAPATI
37852	FA/3009/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECD. PATEL NAROTTAMDAS JOITARAM,	RULE SERVED,MR AV PRAJAPATI
37853	FA/3010/2012	14/03/2015	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATKUMAR MOTIDAS,	RULE SERVED,MR AV PRAJAPATI
37854	FA/3011/2012	23/11/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECD. KUMBHAR SHIVRAMBHAI LALBHAI,	RULE SERVED
37855	FA/3012/2012	13/07/2015	LILAVANTIBEN PRABHASHANKAR,KIRANBEN PRABHASHANKAR,VEDIKABEN PRABHASHANKAR,SARYUBEN PRABHASHANKAR,JAGDISHBHAI PRABHASHANKAR,KIRTIBEN PRABHASHANKAR,GAURISHANKAR NARANBHAI,AMRUTLAL NARANBHAI	(MR AJ SHASTRI)	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
37856	FA/3013/2012	13/07/2015	PRAVINABEN GIRDHARBHAI,SANJAY GIRDHARBHAI,DAKSHABEN GIRDHARBHAI,DILIPBHAI GIRDHARBHAI	(MR AJ SHASTRI)	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
37857	FA/3014/2012	26/09/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIJAY PANDIT BORSE,BHAVESH RAVISHANKER DAVE,HEIRS OF DECD. MANUBHAI PARMAR,KAMLESHBHAI MANUBHAI PARMAR,SHAKUNTLABEN D/O MANUBHAI PARMAR	RULE SERVED,MR MTM HAKIM,MR CHIRAG B PATEL,MR. VN. SEVAK,MR CHAITANYA M VYAS
37858	FA/3015/2012	03/08/2015	THAKOR KESHAJI SOMAJI SINCE DECD. THROUGH HEIRS,THAKOR PUNJIBEN WD/O KESHAJI,THAKOR RUPAJI KESHAJI,THAKOR PRATAPJI KESHAJI,THAKOR PAMILABEN KESHAJI,THAKOR KALIBEN KESHAJI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37859	FA/3016/2012	03/08/2015	THAKOR AMAJI MANGAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	RULE SERVED,MR RITURAJ M MEENA

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37860	FA/3017/2012	03/08/2015	THAKOR SANAJI MAGANJI SINCE DECD. THRO' L/H,DEVAJI SANAJI THAKOR,GOPALJI SANAJI THAKOR,THAKOR GOVINDJI MOHANJI	(MR A J PATEL),MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MR RITURAJ M MEENA
37861	FA/3018/2012	03/08/2015	THAKOR GOVINDJI MOHANJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	RULE SERVED,MR RITURAJ M MEENA
37862	FA/3019/2012	03/08/2015	PRAJAPATI SHAILESHBHAI DAHYABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	RULE SERVED,MR RITURAJ M MEENA
37863	FA/3020/2012	03/08/2015	SIDDHNATH MAHADEV MANAGING TRUSTEE,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	RULE SERVED,MR RITURAJ M MEENA
37864	FA/3022/2012	04/10/2012	SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	H/O JADABEN ISHVARBHAI, DAHYABHAI ISHVARBHAI PATEL-DECEASED,SUSHILABEN DAHYABHAI PATEL WD.OF DAHAYABHAI ISHVARBHAI PATEL,KALPESHKUMAR DAHYABHAI PATEL,HIMANSHUBEN DILIPBHAI PATEL,KIRTIBEN JANMESHBHAI PATEL,LAXMIBEN ISHVARBHAI PATEL,JAYABEN ISHVARBHAI PATEL,DAXABEN ISHVARBHAI PATEL,SUDHABEN ISHVARBHAI PATEL	,MR KM SHETH
37865	FA/3023/2012	12/12/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANA AMARSINH MANSINH SINCE DECD. THRO. L/H.,VASUBEN TAKATSINH THAKORE,JANAKBEN GHANSHYAMSING SINDHA,BHUPATSINH AMARSINH RANA,JITENDRASINH AMARSINH RANA	,RULE SERVED,MR KM SHETH
37866	FA/3024/2012	24/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRASINH NAGJIBAVA POA AJITSINH NAJIBAVA,	RULE SERVED,MR P P MAJMUDAR
37867	FA/3025/2012	24/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA MANHARSINH MOTISINH,	RULE SERVED
37868	FA/3026/2012	24/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH REVENUE DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIKRAMSINH CHANDRASINH,	RULE SERVED,MR P P MAJMUDAR
37869	FA/3028/2012	13/07/2019	ICICI LOMBARD MOTOR INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	DINESHBHAI CHIMANBHAI PARMAR (GOHEL),GHANSHYAM MOTIBHAI PARMAR	RULE SERVED,MS.P J.JOSHI
37870	FA/3029/2012	11/06/2016	ICICI LOMBARD MOTOR INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	JAYANTIBHAI PUNJIRAMBHI PATEL,PATEL PUNJABHAI SOMABHAI,PATEL SHANTABEN PUNJABHAI,KANUJI RAJUJI CHAVDA,CHAVDA RAMESHJI VELUJI	RULE SERVED,UNSERVED EXPIRED (R),MR JM BAROT,MR AV PRAJAPATI
37871	FA/3033/2012	15/07/2015	BHAVNA VANMALIBHAI RATHOD,	MR HARSHAD K PATEL	DINESH @ DILIP DEVSHIBHAI PARMAR,	(MR UMESH A TRIVEDI)
37872	FA/3034/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUBHANBEN ASMALBHAI MANSURI,DAUDBHAI ASMALBHAI MANSURI,KASAM ASMAL,MAIYUDDIN ASMAL,HAMID ASMAL	
37873	FA/3035/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUKABHAI KHODABHAI AHIR,	
37874	FA/3036/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BADHAR MOTIYA VASAVA,RAIJI MOTIYA VASAVA	
37875	FA/3039/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI CHUNIYA VASAVA HEIR OF RAMSANG SAMALA,	
37876	FA/3040/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YOGENDERASINH CHHATRASINH VANSADIA,	
37877	FA/3041/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD SULEMAN BADAT,	
37878	FA/3042/2012	13/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI ISHVARBHAI HEIR OF ISHVARBHAI SAMALA,	

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37879	FA/3044/2012	24/07/2015	LEGAL HEIRS OF DECD. SATYANARAYAN MADANLAL SHAH (SOMANI),NIDHI SATYANARAYN SHAH (SOMANI),HARSHKUMAR SATYANARAYAN SHAH (SOMANI) MINOR THRO' PETR. NO.1	MR JM BAROT	RAMESHBHAI SHRI GOPAL DARGAD,RADHIKABEN SATYANARAYAN SHAH,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED,VENTURE INSURANCE CONSULTANT	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
37880	FA/3045/2012	14/09/2012	MANUBHAI SHANABHAI VALAND,GHANSHYAMBHAI MANUBHAI VALAND,DIPIKABEN MANUBHAI VALAND	MR.HIREN M MODI	BHIKHABHAI RAMJJIBHAI PATEL,NEW INDIA ASSURANCE CO LTD	MR SUNIL B PARIKH,MR ASHOK N PARMAR
37881	FA/3047/2012	07/03/2013	UDESINGH DAHYABHAI RATHODIA,	MR AS ASTHAVADI	M/S. AMBIKA TRANSPORT CO. MR. CHAMPAKLAL DEVSHANKAR DAVE,THE NEW INDIA INSURANCE CO.	,MR PALAK H THAKKAR
37882	FA/3052/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURJBEN WD/O RANCHHODBHAI GOVINDBHAI,	MR KM SHETH
37883	FA/3053/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG VAHALABHAI,	MR KM SHETH
37884	FA/3054/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADHARBHAI JESANGBHAI,	MR KM SHETH
37885	FA/3055/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANBHAI FULABHAI (SINCE DECD. THRO' L/H),VAGHJIBHAI KHUMANBHAI,DALPATBHAI KHUMANBHAI,VITTHALBHAI KHUMANBHAI,KASHIBEN SHANKARBHAI,LAXMIBEN RANCHHODBHAI,GANGABEN RAVJIBHAI,REVABEN SOMABHAI,PRABHUBEN DINESHBHAI	
37886	FA/3056/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RANCHODHAI DHANABHAI,ICHHABEN WD/O RANCHHODBHAI DHANABHAI,JAYNTIBHAI RANCHHODBHAI,BADHARBHAI RANCHHODBHAI,GANPATBHAI RANCHHODBHAI,PRABHATBHAI RANCHHODBHAI,GOVINDBHAI RANCHHODBHAI,RAMESHBHAI RANCHHODBHAI,MADHAVBHAI RANCHHODBHAI	,MR KM SHETH
37887	FA/3057/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KABHAIBHAI SOMABHAI (SINCE DECD. THRO' L/H),VITTHALBHAI KABHAIBHAI,PRAVINBHAI KABHAIBHAI,PUNJIBEN MANGALBHAI,RAMESHBHAI KABHAIBHAI,HEIRS PF MOTINHAI SOMABHAI SHIVABHAI MOTIBHAI	,MR KM SHETH
37888	FA/3058/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHANABHAI DESAOBHAI DEVJIBHAI SHANABHAI,	MR KM SHETH
37889	FA/3059/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHHITABHAI ISHWARBHAIBHAGWANBHAI CHHITABHAI,	MR KM SHETH
37890	FA/3060/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI UDESANG,	MR KM SHETH
37891	FA/3061/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI RANCHHODBHAI,	MR KM SHETH
37892	FA/3062/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANTABA KUVARBA DABHAIBHAI,	MR KM SHETH
37893	FA/3063/2012	15/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHIMSANG NATHABHAI RAMANBHAI BHIMSANG,	MR KM SHETH
37894	FA/3065/2012	29/11/2012	MULCHANDBHAI SHAMBHUDAS PATEL,RAMILABEN @ RAIBEN MULCHANDBHAI PATEL,BHARTIBEN WD/O MAHENDRAKUMAR MULCHANDBHAI PATEL,DISHABEN MAHENDRAKUMAR PATEL THRO' RESP.NO.3- BHARTIBEN,TANAY MAHENDRAKUMAR PATEL THRO' RESP. NO.3- BHARTIBEN	MR JM BAROT	HASMUKHBHAI PRAHLADBHAI PATEL,BHARATKUMAR MAFATLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR
37895	FA/3066/2012	07/01/2013	VINODCHANDRA MULJIBHAI PATEL,KOKILABEN VINOD PATEL	MS. MANSI K VYAS	GUNVANTBHAI NARROTAMDAS PATEL,CHANDRAVANDAN N PATEL,UNITED INDIA INSURANCE CO LTD	,MS AMEE YAJNIK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37896	FA/3067/2012	07/01/2013	LEGAL HEIS OF THE DECD. SHANKARBHAI FULABHAI PATEL,CHANDANBEN SHANKARBHAI PATEL,NAVINCHANDRA SHANKARBHAI PATEL,SHARMISHTHABEN SHANKARBHAI PATEL,MINASKSHIBEN SHANKARBHAI PATEL	MS. MANSI K VYAS	GUNVANTBHAI NARROTAMDAS PATEL,CHANDRAVANDAN N PATEL,UNITED INDIA INSURANCE CO LTD	,MS AMEE YAJNIK
37897	FA/3068/2012	07/01/2013	CHANDANBEN SHANKARBHAI PATEL,	MS. MANSI K VYAS	GUNVANTBHAI NARROTAMDAS PATEL,CHANDRAVANDAN N PATEL,UNITED INDIA INSURANCE CO LTD	,MS AMEE YAJNIK
37898	FA/3072/2012	18/09/2012	MANIBEN JESANGBHAI CHAVADA W/O JESANGBHAI B CHAVDA,KAILASHBEN JESANGBHAI CHAVDA D/O,DEC.JESANGBHAI B CHAVDA,MAHESHBHAI JESANGBHAI CHAVDA S/O,DEC.JESANGBHAI B CHAVDA,MANUBHAI JESANGBHAI CHAVDA S/O,DEC.JESANGBHAI B CHAVDA	MR.HIREN M MODI	ATULBHAI VITTHALBHAI VALAND,GOPINATH M.L.LAXMAN JOIS M,THE NATIONAL INSURANCE CO.LTD	,MR VIBHUTI NANAVATI
37899	FA/3076/2012	09/04/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MEHULKUMAR JAYANTILAL PATEL,MANIBEN WD/O KANUBHAI DESAI,DINESHKUMAR KANUBHAI DESAI,MEHULKUMAR KANUBHAI DESAI,ASHABEN KANUBHAI DESAI	RULE SERVED,MR.HIREN M MODI
37900	FA/3078/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MANUBHAI RAMJIBHAI NAROLA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE SERVED,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37901	FA/3079/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,ASHABHAI PASHABHAI PURABIYA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37902	FA/3080/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,HITENDRA CHAMANLAL GAJJAR (MINOR) THROUGH GUARDIAN,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37903	FA/3081/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,HIRABEN SHIVABHAI PARMAR,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37904	FA/3082/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,KESHABHAI SOMABHAI PURABIYA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37905	FA/3083/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,LALABHAI PALABHAI VAGHELA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37906	FA/3084/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,HARISH MANUBHAI VAGHELA (MINOR) THROUGH GUARDIAN,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37907	FA/3085/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,RAJUBHAI MANUBHAI NAROLA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37908	FA/3086/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,NARESHBHAI BACHUBHAI GOHEL,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37909	FA/3087/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MUKESHBHAI LALJIBHAI (MINOR) THROUGH GUARDIAN,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37910	FA/3088/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,CHHANABHAI BACHUBHAI MAKWANA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	,RULE NOT RECD BACK,RULE UNSERVED, (MR MAULIK J SHELAT),MR RATHIN P RAVAL
37911	FA/3089/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,ROHIT CHHANABHAI MAKWANA (MINOR) CHHANABHAI BACHUBHAI MAKWAN,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37912	FA/3090/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MAHESHBHAI LALJIBHAI (MINOR) TTROUGH GUARDIAN,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37913	FA/3091/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR MAYUR ASHABHAI PURABIYA THRO GUARDIAN,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,MR MTM HAKIM, (MR MAULIK J SHELAT),MR RATHIN P RAVAL
37914	FA/3092/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,BHIKHABHAI RUPABHAI PARMAR,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37915	FA/3093/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,CHANDUBHAI LAXMANDAS GOHEL THRO LEGAL HEIRS,REKHABEN CHANDUBHAI GOHEL,MINOR DIPAKBHAI CHANDUBHAI GOHEL,MINOR VIJAY CHANDUBHAI GOHEL,MINOR PRABHABEN CHANDUBHAI GOHEL,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	,RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37916	FA/3094/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR VARSHABEN KANUBHAI SOLANKI THRO GUARDIAN KANUBHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37917	FA/3095/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR ANIL RAMESHBHAI THRO GUARDIAN RAMESHBHAI RANCHHODBHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37918	FA/3096/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,DASHRATH VALJIBHAI VAGHELA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL

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37919	FA/3097/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,KALABHAI SELABHAI VAGHELA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37920	FA/3098/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,LALITBHAI SHIVABHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,MR MTM HAKIM, (MR MAULIK J SHELAT),MR RATHIN P RAVAL
37921	FA/3099/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,VINUBHAI REVABHAI THRO LEGAL HEIRS,MAHESHKUMAR REVABHAI VAGHELA,KANTABEN VINUBHAI VAGHELA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	,RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37922	FA/3100/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR GOPALBHAI DINESHBHAI THRO GUARDIAN DINESHBHAI SOMABHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37923	FA/3101/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,RAMESHBHAI RANCHHODBHAI MAYAVADA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37924	FA/3102/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,DINESHBHAI SOMABHAI PURABIYA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37925	FA/3103/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,KANUBHAI NARANBHAI SOLANKI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL

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37926	FA/3104/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR BHAVANABEN BHOLABHAI THRO GUARDIAN BHOLABHAI POPATBHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37927	FA/3105/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MANUBHAI RAMJIBHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37928	FA/3106/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,BHOLABHAI POPATBHAI BARAIYA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37929	FA/3107/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,RAMUBEN MANILAL PURABIYA,CHANDUBHAI MANILAL PURABIYA,MINOR DINABEN MANILAL PURABIYA THRO GUARDIAN RAMUBEN M,MINOR NATHUBHAI MANILAL THRO GUARDIAN RAMUBEN M,MINOR PREMIBEN MANILAL PURABIYA THRO GUARDIAN RAMUBEN M,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J.PATEL,ORIENTAL INSURANCE COMPANY,	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37930	FA/3108/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR TEJAL ASHOKBHAI JAPADIYA THRO GUARDIAN ASHOKBHAI G.,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37931	FA/3109/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,LALJIBHAI NAGARBHAI PURABIYA,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM,(MR MAULIK J SHELAT),MR RATHIN P RAVAL
37932	FA/3110/2012	13/07/2019	KANUBHAI KALIDAS PATEL,	MR VIRAL M PANDYA	NATIONAL INSURANCE CO LTD,MINOR GOPALBHAI DAHYABHAI MANGABHAI THOR GUARDIAN DAHYABHAI,BISMILLAKHAN HAJIKHAN PATHAN,RAVJIBHAI J PATEL,ORIENTAL INSURANCE COMPANY	RULE NOT RECD BACK,RULE UNSERVED,MR RAJNI H MEHTA,MR MTM HAKIM,(MR MAULIK J SHELAT)
37933	FA/3111/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIHOLA MANUJI GOBARJI,	MR AV PRAJAPATI
37934	FA/3112/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD BAPUSINH ABHUSINH,	
37935	FA/3113/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIS OF RATHOD PARBATJI BECHARJI,LADUBEN PARBATJI	

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37936	FA/3114/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA CHANDRAVIRSINH CHARANJITSINH,	MR AV PRAJAPATI
37937	FA/3115/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA JITENDRASINH NATWARSINH,	MR AV PRAJAPATI
37938	FA/3116/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA JASHUJI PUNJAJI,	MR AV PRAJAPATI
37939	FA/3117/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MANABHAI LEMBABHAI,	
37940	FA/3118/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MAFABHAI SHANKARABHAI,	MR AV PRAJAPATI
37941	FA/3119/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KESHUJI SHANKARJI,	MR AV PRAJAPATI
37942	FA/3120/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MALJIBHAI SHANKARBHAI,	MR AV PRAJAPATI
37943	FA/3121/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MENABEN VALLABHRAM,JANI JAGADISHBHAI LALLUBHAI,MOHANDAS HARJIVANDAS	
37944	FA/3122/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KALUJI BALDEVJI,	MR AV PRAJAPATI
37945	FA/3123/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA PRATIMADEVI CHANDRAVIRSINH,	MR AV PRAJAPATI
37946	FA/3124/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KARANSINH PRUTHVISINH,	MR AV PRAJAPATI
37947	FA/3125/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA MOHANSINH CHHATRASINH,	MR AV PRAJAPATI
37948	FA/3126/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RATHOD DURSINH DOLSINH,RATHOD RAGHUSINH DURSINH,RATHOD HANSIBEN DURSINH,RATHOD TEJUBEN DURSINH,RATHOD LILUBEN DURSINH,RATHOD GULABSINH DURSINH	
37949	FA/3127/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD BADARSANG ABHUSING,	
37950	FA/3128/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATHOD BALUSINH ANDARSINH,	
37951	FA/3129/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAKWANA RAMSANGJI DIPAJI,MAKWANA DARIYABEN NARAJI	MR AV PRAJAPATI
37952	FA/3130/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA JASVANTSINH RAJUSINH,	MR AV PRAJAPATI
37953	FA/3131/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI NARSINHBHAI THRO'ADMINISTRATOR KUBERSINH B CHAVDA,KANJIBHAI NARSINHBHAI THRO'ADMINISTRATOR KUBERSINH B CHAVDA	,MR AV PRAJAPATI
37954	FA/3132/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KAMALABEN RANCHHODJI,	MR AV PRAJAPATI
37955	FA/3133/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MALJIBHAI SHAKARABHAI,	MR AV PRAJAPATI
37956	FA/3134/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI JASHUBHAI CHELABHAI,	
37957	FA/3135/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI POPATBHAI VELJIBHAI,	
37958	FA/3136/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA GHANSHYAMJI JILUJI,GAFURBA JILUJI,BALWANTSINH JILUJI	,MR AV PRAJAPATI
37959	FA/3137/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA JSHUJI PRATAPJI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
37960	FA/3138/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD NAVUBA KESHUJI,CHAVDA KAMALABA KESHUJI	,MR AV PRAJAPATI
37961	FA/3139/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD INDRAKUVARBA LAXMANSINH,CHAVDA CHANDRAVIRSINH ARANJITSINH	,MR AV PRAJAPATI
37962	FA/3140/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA ISHWARJI GOPALJI,	MR AV PRAJAPATI
37963	FA/3141/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMRUTJI VARVAJI,THAKOR UDAJI VARVAJI	MR AV PRAJAPATI
37964	FA/3142/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MENABEN VALLABHRAM,JANI JAGDISHBHAI LALLUBHAI	
37965	FA/3143/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD CHAVDA RAJUJI SHAVJI,CHAVDA JASHVANTSINH RAJUJI	
37966	FA/3144/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BHIKHUSINH POPATSINH,	MR AV PRAJAPATI
37967	FA/3145/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHAVDA BALUBA NATHUSINH,CHAVDA GHANSHYAMSINH VADHUSINH	,MR AV PRAJAPATI
37968	FA/3146/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA ARJUNSINH MOTISINH,	MR AV PRAJAPATI
37969	FA/3147/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA RAJUSINH SHIVSINH,	
37970	FA/3148/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA HIRABA DALUPUJI,	MR AV PRAJAPATI
37971	FA/3149/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD CHAVDA KESHARBA SOMAJI,CHAVDA JULUJI SOMSINH	,MR AV PRAJAPATI
37972	FA/3150/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA RAJUJI PUNJAJI,	MR AV PRAJAPATI
37973	FA/3151/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KANUSINH TEJUSINH,SHANTABEN VAIJUJI,CHHATRASINH TEJUSINH CHAVDA	,MR AV PRAJAPATI
37974	FA/3152/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MAFABHAI SHAKARABHAI,	MR AV PRAJAPATI
37975	FA/3153/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHAVDA PARBATSINH SHIVUJI,CHAVDA ARVINDSINH PARBATSINH	
37976	FA/3154/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHAVDA GOBARJI GAMJI,CHAVDA VIHAJI CHHAGUJI	
37977	FA/3155/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHAVDA RAJUJI SHIVUJI,HIMMATSINH RAJUJI,JASHUJI RAJUJI	,MR AV PRAJAPATI
37978	FA/3158/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GORDHANBHAI MOTIBHAI PATEL,JITENDRABHAI GORDHANBHAI PATEL	
37979	FA/3159/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PARBADI JASHABHAI SHANKARBHAI PATEL,	
37980	FA/3160/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BHUPENDRABHAI CHIMANBHAI PATEL,BHARTIBEN WD/O BHUPENDRABHAI CHIMANBHAI,JATINKUMAR BHUPENDRABHAI,KUNJALBEN D/O BHUPENDRABHAI,ANITABEN D/O BHUPENDRABHAI	
37981	FA/3161/2012	20/09/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIBHAI SHANKARBHAI,BHANUBEN WD/O HARIBHAI SHANKARBHAI	
37982	FA/3162/2012	19/09/2016	LEGAL HEIRS OF GOVINDBHAI HEERABHAI VASAVA,RAJUBHAI GOVINDBHAI VASAVA,VINODBHAI GOVINDBHAI VASAVA,KHODSINGBHAI GOVINDBHAI VASAVA	MR DN PANDYA	VIJAY SHANTILAL PATEL,TUSHARBHAI JESINGBHAI PATEL,ROYAL SUNDERAM ALLIANCE INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA
37983	FA/3169/2012	20/09/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI BABUBHAI,	

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37984	FA/3170/2012	20/09/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIWALIBEN WD/O MAGANJI,KHODAJI MAGANJI	
37985	FA/3171/2012	12/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MENABEN MANSANGBHAI CHAUDHARY AS LEGAL HEIR OF,	MR AV PRAJAPATI
37986	FA/3173/2012	27/09/2012	PANKAJKUMAR CHHANALAL SHAH,JYOTSNABEN PANKAJKUMAR SHAH,JASMINABEN PANKAJKUMAR SHAH,SARIKABEN PANKAJKUMAR SHAH	MR.HIREN M MODI	KANUBHAI DEVRAJI FULAN,NEW INDIA ASSURANCE CO. LTD	,(MR HASMUKH THAKKER)
37987	FA/3176/2012	09/09/2019	BIRLA CELLULOSIC,	NANAVATI ASSOCIATES	MANIBHAI AND BROTHERS,	MR PARESH M DAVE
37988	FA/3179/2012	19/02/2013	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,LAND ACQUISITION OFFICER,PROJECT OFFICER	GOVERNMENT PLEADER	DILIPSINH CHHATRASINH HEIRS OF CHHATRASINH HIMATSINH,	RULE SERVED,MS ARCHANA N PATEL
37989	FA/3180/2012	19/02/2013	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,LAND ACQUISITION OFFICER,PROJECT OFFICER	GOVERNMENT PLEADER	MANHARBEN DILIPSINH (WIDOW OF UDESINH),	RULE SERVED,MS ARCHANA N PATEL
37990	FA/3181/2012	19/02/2013	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,LAND ACQUISITION OFFICER,PROJECT OFFICER	GOVERNMENT PLEADER	AJEETSINH KALU BAVA,	RULE SERVED
37991	FA/3182/2012	19/02/2013	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,LAND ACQUISITION OFFICER,PROJECT OFFICER	GOVERNMENT PLEADER	GANPATSINH MANGALBHAI,RANJITSINH MANGALBHAI	RULE SERVED,MS ARCHANA N PATEL
37992	FA/3183/2012	08/04/2013	NARSINGBHAI BHATALABHAI,CHANDRABHAI BHATALABHAI	MR VIJAY N RAVAL	DEPUTY COLLECTOR THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
37993	FA/3184/2012	08/04/2013	GAMABHAI HALIYABHAI PATEL,	MR VIJAY N RAVAL	DEPUTY COLLECTOR THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
37994	FA/3185/2012	08/04/2013	MADHIYABHAI HAMIRBHAI,	MR VIJAY N RAVAL	DEPUTY COLLECTOR THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
37995	FA/3186/2012	08/04/2013	RATNABHAI BIJIYABHAI,	MR VIJAY N RAVAL	DEPUTY COLLECTOR THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
37996	FA/3193/2012	03/12/2014	SHANTABEN MOTIRAM NAI-DECEASED,CHANABHAI GOKALDAS NAI,RAMANBHAI GOKALDAS NAI,RANCHODBHAI GOKALDAS NAI,MANGUBEN MOTIRAM SINCE DECEASED THROUGH HER HEIR BACHUBHAI,ISHABEN MOTIRAM SINCE DECEASED THROUGH HER HEIR BHOGILAL	ABATED,MR RITURAJ M MEENA,MR SURESH R PAREKH	GOVINDBHAI MANGALDAS VALAND,KANTILAL HARJIVANDAS VALAND,CHIMANBHAI JEENABHAI VALAND,BALDEVBHAI GIRDHARBHAI VALAND SINCE DECE. THRO.' L/H.,SUBHADRABEN BALDEVBHAI NAYI (VALAND),RAMESHBHAI BALDEVBHAI NAYI (VALAND),KOKILABEN BALDEVBHAI NAYI (VALAND),JAYESHBHAI BALDEVBHAI NAYI (VALAND),PRAVINBHAI GIRDHARBHAI VALAND,KASHIBEN MOTIRAM NAI SINCE DECEASED THROUGH HER HEIR	,MR GM AMIN
37997	FA/3198/2012	11/08/2014	MANIBEN CHHAGANBHAI DABHI,MANJIBHAI CHHAGANBHAI DABHI,RAMESHBHAI CHHAGANBHAI DABHI THRO'POA MANJIBHAI C DABHI,PREMJIBHAI CHHAGANBHAI DABHI TRHO'POA MANJIBHAI C DABHI,VELJIBHAI CHHAGANBHAI DABHI THRO'POA MANJIBHAI C DABHI,KHIMJIBHAI CHHAGANBHAI DABHI THRO'POA MANJIBHAI C DABHI	MR DIVYESH SEJPAL	PATEL DURLABHJI LALJI RANGPARIYA,PRAVIN LALJI RANGPARIYA,MADHAVJI BALABHAI BHADJA,TRIBHOVAN BALABHAI BHADJA,ASHVINKUMAR GOVINDBHAI PATEL,GOVIND KHIMJIBHAI SHERASIYA	RULE SERVED BY DS,MR YN RAVANI,MR ASHISH M DAGLI
37998	FA/3201/2012	18/04/2013	HDFC ERGO GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAVIBEN MANA KOLI,MERUBHAI KHIMABHAI MAKVANA,ABDULSHA MAMADSHA FAKIR	RULE NOT RECD BACK,RULE SERVED,(MR SANDEEP N BHATT)
37999	FA/3202/2012	18/04/2013	HDFC ERGO GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PETHABHAI TARSHIBHAI KOLI,MERUBHAI KHIMABHAI MAKVANA,ABDULSHA MAMADSHA FAKIR	RULE NOT RECD BACK,RULE SERVED

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38000	FA/3205/2012	02/05/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BABUBHAI MANGABHAI PANDOR,PATHAN SAJIDKHAN HAJIMEMBUBKHAN,LEGAL HEIRS OF DECD. DILIPSINH DIPSINH RATHOD,SIKANDARBHAI AEHMADBHAI MANSOORI,IFCOTOKYO GENERAL INSURANCE COMPANY LIMITED,LEGAL HEIRS OF DECD. JIVIBEN BADARSINH PARMAR,PARMAR POPATSINH BADARSINH,PARMAR LALSINH BADARSINH,PARMAR KALUSINH BADARSINH,PARMAR KESHRISINH BADARSINH	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA
38001	FA/3206/2012	02/05/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DINESHBHAI NARSINHBHAI AJADIYA,JAYDIPSINH MAHIPATSINH RANA,NEW INDIA ASSURANCE COMPANY LIMITED,GITABEN BALDEVBHAI NAKIA	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
38002	FA/3207/2012	02/05/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DINESHBHAI NARSINHBHAI AJADIYA,JAYDIPSINH MAHIPATSINH RANA,NEW INDIA ASSURANCE COMPANY LIMITED,BALDEVBHAI PRABHUBHAI NAKIA	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
38003	FA/3208/2012	29/10/2012	ASLAMBHAI GAFARBHAI,SAJIDBHAI RAFIKBHAI,IQBALBHAI A GAFARBHAI @ IQBALBHAI FRUITWALA,FARHAN IQBALBHAI,FAIZAL IQBALBHAI,NAFISABEN FAZALBHAI	MR HARESH H PATEL	KIRITKUMAR JAYANTILAL KUNDALIYA,	
38004	FA/3214/2012	28/09/2012	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PRAVINBHAI LALUBHAI PARMAR,MOHAMED SIDDIK HUSENBHAI MEMAN,HASMUKHBHAI SOMABHAI SOLANKI	
38005	FA/3216/2012	04/05/2017	INDIAN OIL CORPORATION LTD,	MR AKSHAY A VAKIL	SURENDRA FILING STATION,SHIV KUMAR JAIN	RULE SERVED,MR HARNISH V DARJI
38006	FA/3217/2012	19/10/2012	MINAKSHIBEN WD/O KIRITKUMAR CHIMANBHAI PATEL,AAKASHI KIRITKUMAR PATEL (MINOR) THRO' MOTHER APP. NO.1,PRIYANK KIRITKUMAR PATEL (MINOR) THRO' MOTHER APP. NO.1,CHIMANBHAI CHHAGANBHAI PATEL,PUSPABEN CHIMANBHAI PATEL	MR MTM HAKIM	KANUBHAI SHAKRABHAI CHAVDA,SHANABHAI JAMABHAI CHAUHAN SINCE DECE. THRO.' L/H.,JENABHAI SHANABHAI CHAUHAN,CHIMANBHAI SHANABHAI CHAUHAN,DAHYABHAI SHANABHAI CHAUHAN,ORIENTAL INSURANCE CO LTD	,MR DAKSHESH MEHTA
38007	FA/3222/2012	13/12/2017	TARABEN PRAVINBHAI TADVI,MINOR DIPAL PRAVINBHAI TADVI,MINOR KRUNAL PRAVINBHAI TADVI,SOMABHAI BHANABHAI TADVI (DECEASED DELETED),DAHIBEN SOMABHAI TADVI	MR MTM HAKIM	.,VISHNUBHAI K PATEL,UNITED INDIA INSURANCE CO LTD,HASMUKHBHAI S TADVI,ORIENTAL INSURANCE COMPANY	,RULE SERVED,(MR MAULIK J SHELAT),MR VC THOMAS
38008	FA/3229/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	DINESHBHAI MULJIBHAI,JAGDISHBHAI MULJIBHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
38009	FA/3233/2012	17/07/2015	ZARINA DAUDKHAN PATHAN,DAUDKHAN NIVAZKHAN PATHAN	MR MTM HAKIM	TIRUTAM MAHAVIR RAY,NATIONAL INSURANCE COMPANY LTD	RULE UNSERVED,MR SUNIL B PARIKH
38010	FA/3234/2012	20/01/2014	KHEMABHAI DAYALJI PATEL SINCE DECD. THROUGH HEIRS,JAGUBHAI @ JAGJIVANDAS KHEMABHAI PATEL,SAVITABEN KHEMABHAI PATEL,LILABEN KHEMABHAI PATEL,MADHUBEN BHAGVANDAS PATEL,HARSHESHKUMAR BHAGVANDAS PATEL,BHURABHAI D PATEL SINCE DECD. THROUGH HEIRS,BAI REVABEN BHURABHAI PATEL,SHANTILAL BHURABHAI PATEL,MAGANBHAI BHURABHAI PATEL,LILABEN BHURABHAI PATEL,MANIBEN BHURABHAI PATEL,MANILAL BHURABHAI PATEL,JASWANTBHAI BHURABHAI PATEL,JAGJIVANDAS @ JAGUBHAI KHEMBHAI PATEL SINCE DECD. THRO HEIRS,KAMALABEN JAGJIVANDAS PATEL,BAKULBHAI JAGJIVANDAS PATEL,DINESHBHAI JAGJIVANDAS PATEL,RITABEN JAGJIVANDAS PATEL	MR PUSHPADATTA VYAS	DEPUTY COLLECTOR,G S R T C	RULE SERVED,MRS FALGUNI D PATEL
38011	FA/3235/2012	17/06/2013	JASUBHAI CHHAGANBHAI PARMAR,JAYANTIBHAI CHHAGANBHAI PARMAR	MR UM SHASTRI	UNION OF INDIA THROUGH GENERAL MANAGER,	RULE SERVED

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38012	FA/3237/2012	15/10/2012	NARENDRASINHJI VIRENDRASINHJI JADAV,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT THROUGH SECRETARY,ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	
38013	FA/3239/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR NIKUNT K RAVAL	FARIDABANU GANI KHALIFA,DRIVER OF LUXURY BUS NO GJ-12-T-4896,CHANDUBHA KUNVARJI DHAL	,RULE SERVED
38014	FA/3245/2012	01/07/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	LEGAL HEIRS OF DECD. JAYABEN D/O SAVJIBHAI J CHUDASAMA,RANIBEN SAVJIBHAI CHUDASAMA,KISHORBHAI PARSHOTTAMBHAI BARAIYA,RINKALBEN KISHORBHAI BARAIYA MINOR THRO' RESP. NO.1,VAISHALIBEN KISHORBHAI BARAIYA MINOR THRO' RESP. NO.1,VINUBHAI RANABHAI VANZARA,RANABHAI SAVJIBHAI VANZARA,CHOLAMANDLAM MS GENERAL INSURANCE CO LTD,RANABHAI SAVJIBHAI VANZARA	RULE NOT RECD BACK,RULE SERVED
38015	FA/3248/2012	04/04/2014	JAYMIKA GHANSHYAMBHAI RANA,	MR ASHISH M DAGLI	JAYDEEP MADHUSUDAN RANA,	RULE UNSERVED
38016	FA/3249/2012	02/02/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	HEIRS OF HE DECD. VISHALBHAI NATUBHAI MAKWANA,NATUBHAI NANUBHAI MAKWANA,REKHABEN NATUBHAI MAKWANA,VIPUL NATUBHAI MAKWANA,RAMESHBHAI KARSHANBHAI DANGAR,BHARATBHAI ARJANBHAI DANGAR	,RULE SERVED
38017	FA/3252/2012	18/01/2018	CHANDKHAN FATEHKHAN,HIS LEGAL HEIR	MR HASHIM QURESHI	TAJMOHAMMAD SUBAMIYAN,	(MR RA MISHRA)
38018	FA/3253/2012	17/10/2012	STATE OF GUJARAT, THROUGH DEPUTY SECRETARY, NARMADA WRWS &,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL ISHVARBHAI JETHABHAI,PATEL HIRABEN WD/O.ISHWARBHAI SINCE DECEASED,PATEL BHARATBHAI ISWARBHAI,PATEL PARVATIBEN ISHWARBHAI,PATEL BHAGWATIBEN SURESHKUMAR,PATEL CHANDRIKABEN KANTILAL	
38019	FA/3254/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGWANDAS HARGOVANDAS SINCE DECEASED,NAVINCHANDRA BHAGWANDAS THROUGH HIS LEGAL HEIRS,CHANDRAKENT BHAGWANDA THROUGH HIS LEGAL HEIRS,SHAH KUSUMBEN NAVINCHANDRA BHAGWANDAS,RASHMIKABEN NAVINCHANDRA BHAGWANDAS SHAH,JAYABEN CHANDRAKANT BHAGWANDAS,PARULBEN CHANDRAKANT BHAGWANDAS SHAH,PINABEN CHANDRAKANT BHAGWANDAS SHAH,ATULBHAI CHANDRAKANT BHAGWANDAS SHAH,ALKABEN CHANDRAKANT BHAGWANDAS SHAH,AMISH CHANDRAKANT SHAH,SENDHAJI SARDARJI VAGHELA SINCE DECEASED,LEELABEN SENDHAJI VAGHELA WD\0. SENDHAJI SARDARJIO VAGHELA,RANJITSINH SENDHAJI VAGHELA,HANSABA SENDHAJI VAGHELA,SONABA SENDHAJI VAGHELA,AMRUTBA SENDHAJI VAGHELA,ARJITSINH SENDHAJI VAGHELA	,RULE SERVED,MR.RAJESH B SONI
38020	FA/3256/2012	29/04/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PUNJABHAI ISHWARBHAI PATEL,FULAJI FATAJI SODHA (THAKORE) SINCE DECD. THROUGH HEIRS,FATAJI RATAJI SODHA,JASHIBEN FATAJI SODHA,GANPATBHAI FATAJI SODHA	,RULE SERVED,MR RAXIT J DHOLAKIA
38021	FA/3257/2012	09/10/2012	DINESHBHAI KARSHANBHAI ME,	(MR SANDEEP N BHATT)	HARIBHAI KARSANBHAI ME,DHANJI KARSANBHAI ME,VALLABHBHAI KARSANBHAI ME,BABUBHAI KARSANBHAI ME,NANUBHAI KARSANBHAI ME,SAKUNTALABEN KARSANBHAI ME,KISHORBHAI KARSANBHAI ME,GEETABEN JITENDRAKUMAR PATEL	MR SK VORA,MR MOUSAM R YAGNIK
38022	FA/3259/2012	12/09/2014	MOHANBHAI RAMJIBHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38023	FA/3260/2012	12/09/2014	BATUKBHAI POPATBHAI,HARSUKHBHAI POPATBHAI,RAJESHBHAI POPATBHAI,DINESHBHAI POPATBHAI,LALITBHIA POPATBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38024	FA/3261/2012	12/09/2014	HEIRS OF NANABHAI DANABHAI NAJABHAI NANABHAI,JAITTABHAI NANABHAI,JETHURBHAI NANABHAI,RAIBEN NANABHAI,BAUBEN NANABHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38025	FA/3262/2012	12/09/2014	HEIRS OF DADABHAI KANABHAI MONGHIBEN DADABHAI,JESINGBHAI DADABHAI,MENAND DADABHAI,VIPUL DADABAHI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE NOT RECD BACK
38026	FA/3263/2012	12/09/2014	LAKHABHAI BHOVANBHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38027	FA/3264/2012	12/09/2014	HEIRS OF CHAKUBHAI BHOVANBHAIOVALIBEN CHAKUBHAI,PRABHABEN CHAKUBHAI,MOHANBHAI CHAKUBHAI,MANDUBEN CHAKUBHAI,MULUBHAI CHAKUBHAI,NIMUBEN CHAKUBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38028	FA/3265/2012	12/09/2014	HEIRS OF RAIMAL DEVDAN SONBHAI RAIMALBHAI LAVADIYA,RAVATBHAI RAIMALBHAI LAVADIYA,RAIBAIBEN RAIMALBHAI LAVADIYA,DADABHAI RAIMALBHAI LAVADIYA,BHUPATBHAI RAIMALBHAI LAVADIYA,DEVEYATBHAI RAIMALBHAI LAVADIYA,VAJUBHAI RAIMALBHAI LAVADIYA,GANUBEN RAIMALBHAI LAVADIYA,JAGUBHAI RAIMANLBHAI LAVADIYA,VOBHABHAI RAIMALBHAI LAVADIYA,PRATAPBHAI RAIMALBHAI LAVADIYA	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38029	FA/3266/2012	12/09/2014	HEIRS OF RANCHHOD NARANBHAI SOMIBEN RANCHHODBHAI,RANJIT RANCHHODBHAI,DINESH RANCHHODBHAI,DILIP RANCHHODBHAI	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38030	FA/3267/2012	12/09/2014	MONGHIBEN VALABHAI,	MR VIMAL M PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38031	FA/3268/2012	21/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIKUMAR AMBALAL PATEL,	MR KM SHETH
38032	FA/3269/2012	21/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI KASHIBHAI PATEL,	MR KM SHETH
38033	FA/3274/2012	17/10/2012	SWATI CHIRAG PATEL D/O KANTILAL PATEL THRO' POA,	MR. ABHISHEK A JOSHI	CHIRAG GIRISHBHAI PATEL THROUGH GIRISHBHAI PATEL,	MS RENU D CHAUDHARY
38034	FA/3275/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI BAPUJIBHAI PATEL,SOMABHAI HARIDASBHAI PATEL	
38035	FA/3276/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KALUBHAI KUBERBHAI PATEL,SOMABHAI BAPUJIBHHAI PATEL	
38036	FA/3277/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GULAM MUSA GHANCHI,MAJITH MUSA GHANCHI	
38037	FA/3278/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KHANT RUKHIBEN WD/O RUMABHAI,	MR ALOK B AMIN
38038	FA/3279/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JAYANTIBHAI JETHABHAI VANKAR,	MR ALOK B AMIN
38039	FA/3280/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PRATAPBHAI MASURBHAI KHANT,DIWALIBEN WD/O SAWABHAI	MR ALOK B AMIN
38040	FA/3281/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NATHABHAI KUBERBHAI PATEL,	MR ALOK B AMIN
38041	FA/3282/2012	08/04/2017	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THOBHANBHAI MULJIBHAI,MANSUKHBHAI THOBHANBHAI	,RULE SERVED,MR MD VAKIL
38042	FA/3283/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI BHIKHABHAI,	RULE SERVED,MR MD VAKIL
38043	FA/3284/2012	08/04/2017	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THAKARSHIBHAI VITTHALBHAI,TAKHUBEN WD/O THAKARSHIBHAI,KASTURIBEN THAKARSHIBHAI,BHUDARBHAI THAKARSHIBHAI,MUKTABEN THAKARSHIBHAI,HEIRS OF DECD. RAJESHBHAI THAKARSHIBHAI,HANSABEN WD/O RAJESHBHAI,ROHITBHAI RAJESHBHAI,JAYESHBHAI RAJESHBHAI	,RULE SERVED,MR MD VAKIL
38044	FA/3285/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LATE RAMNIKBHAI JIVANBHAI,GUNIBEN WD/O RAMNIK JIVAN,ILABEN RANIKBHAI,HARESHBHAI RAMNIKBHAI,JAYESHBHAI RAMNIKBHAI	,RULE SERVED,MR MD VAKIL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38045	FA/3286/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVINBHAI AMBALAL,	MR MD VAKIL
38046	FA/3287/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THOBHANBHAI MULJIBHAI,MANSUKHBHAI THOBHANBHAI	,MR MD VAKIL
38047	FA/3288/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI CHHAGANBHAI,	MR MD VAKIL
38048	FA/3289/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVANBHAI VITTHALBHAI,	UNSERVED EXPIRED (R),MR MD VAKIL
38049	FA/3290/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD RAMNIKBHAI JIVANBHAI,GUNIBEN WD/O RAMNIK JIVAN,ILABEN RAMNIKBHAI,HARESHBHAI RAMNIKBHAI,JAYESHBHAI RAMNIKBHAI	,RULE SERVED,MR MD VAKIL
38050	FA/3291/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINBHAI CHHAGANBHAI,	RULE SERVED
38051	FA/3292/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD DHARAMSHIBHAI PARSHOTTAMBHAI,CHAMPABEN WD/O DHARAMSHIBHAI,VASANTBEN DHARAMSHIBHAI,AMBARAMBHAI DHARAMSHIBHAI,MANJIBHAI DHARAMSHIBHAI	,RULE SERVED,MR MD VAKIL
38052	FA/3293/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LATE MAVJIBHAI BHIKHABHAI,KUNVARBEN WD/O MAVJIBHAI,RAJESHBHAI MAVJIBHAI,GITABEN MAVJIBHAI,NIMUBEN MAVJIBHAI	,RULE SERVED,MR MD VAKIL
38053	FA/3294/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI PARSHOTTAMBHAI SINCE DECED THRO.LEGAL HEIRS.,GODAVARIBEN CHATURBHAI WD/O. CHATURBHAI PARSHOTTAMBHAI,RUGNATHBHAI CHATURBHAI,SHARDABEN GUNVANTBHAI	,RULE NOT RECD BACK
38054	FA/3295/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVKARANBHAI LALJIBHAI,	RULE SERVED,MR MD VAKIL
38055	FA/3296/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI ZAVERBHAI,	RULE SERVED,MR MD VAKIL
38056	FA/3297/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI MAGANBHAI,	RULE SERVED,MR MD VAKIL
38057	FA/3298/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANBHAI THOBHANBHAI SINCE DECED THRO LEGAL HEIRS.,KASHIBEN BHAGVANBHAI WD/O. BHAGVANBHAI THOBHANBHAI,NARANBHAI BHAGVANBHAI,SHANKARBHAI BHAGVANBHAI,GOVINDBHAI BHAGVANBHAI,LABHUBEN GORDHANBHAI GOLANIYA,SABALBEN MAGANBHAI TALVANIYA,KANCHANBEN HARIBHAI KOLPARA,MADHUBEN DIYALBHAI LANGNODHRA	,RULE NOT RECD BACK
38058	FA/3299/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINCHANDRA CHHAGANLAL,	RULE SERVED
38059	FA/3300/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI NANUBHAI,	RULE SERVED,MR MD VAKIL
38060	FA/3301/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI MOTIBHAI,	RULE SERVED,MR MD VAKIL
38061	FA/3302/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALJIBHAI PARSHOTTAMBHAI SINCEDECED THROU.LEGAL HEIRS.,KANKUBEN VALJIBHAI WD/O. VALJIBHAI PARSHOTTAMBHAI,MOHANBHAI VALJIBHAI,TAPUBHAI VALJIBHAI,KASTURIBEN VELSIRBHAI KANETIYA,MADHUBEN KANJIBHAI DELVADIYA	,RULE NOT RECD BACK
38062	FA/3303/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI DHARAMSHIBHAI,	RULE SERVED,MR MD VAKIL

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38063	FA/3304/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIKBHAI LALLUBHAI SINCE DECED TRHOUGH LEGAL HEIRS.,MADHUBEN RAMNIKLAL WD/O. RAMNIKLAL LALLUBHAI,DILIPBHAI RAMNIKLAL,CHETANBHAI RAMNIKLAL,PRAVINABEN RAMNIKLAL,VORA KALPANABEN HARESHKUMAR SANGHVI	,RULE NOT RECD BACK
38064	FA/3305/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURABHAI ARJANBHAI,	RULE SERVED,MR MD VAKIL
38065	FA/3306/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI VASHRAMBHAI,	RULE SERVED,MR MD VAKIL
38066	FA/3307/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHUPATBHAI KARSANBHAI,	RULE SERVED,MR MD VAKIL
38067	FA/3308/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAMBHAI VITTHALBHAI,	RULE SERVED,MR MD VAKIL
38068	FA/3309/2012	12/12/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGJIVANBHAI VITTHALBHAI,	RULE SERVED,MR MD VAKIL
38069	FA/3310/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI KARSANBHAI,	RULE SERVED,MR MD VAKIL
38070	FA/3311/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI KARSANBHAI,	RULE SERVED,MR MD VAKIL
38071	FA/3312/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI MAGANBHAI,	RULE SERVED,MR MD VAKIL
38072	FA/3313/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JERAMBHAI NARSHIBHAI,	RULE SERVED,MR MD VAKIL
38073	FA/3315/2012	12/11/2016	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI BHIKHABHAI,	RULE SERVED,MR MD VAKIL
38074	FA/3316/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVAJIBHAI LALLUBHAI,	RULE SERVED,MR MD VAKIL
38075	FA/3317/2012	14/03/2015	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAMAJIBHAI LALLUBHAI,	RULE SERVED,MR MD VAKIL
38076	FA/3318/2012	06/12/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF LATE MAVAJIBHAI BHIKHABHAI,KUNVARBEN WD/O MAVAJIBHAI,RAJESHBHAI MAVAJIBHAI,GITABEN MAVAJIBHAI,NIMUBEN MAVAJIBHAI	,RULE SERVED,MR MD VAKIL
38077	FA/3320/2012	26/04/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAVJIBHAI MOHANLAL MAKWANA,ANILKUMAR RAVJIBHAI MAKWANA	RULE SERVED
38078	FA/3323/2012	10/10/2012	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHAVARLAL PATRAM BISNOI,LEGAL HEIRS OF DECD. INDRAVADAN RAMANLAL PANCHAL,ROMABEN INDRAVADAN PANCHAL,DIPEN INDRAVADAN PANCHAL	
38079	FA/3327/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	TARABEN WD/O MANUBHAI MOTIBHAI HEIRS OF DECEASED MANUBHAI,SHASIKANT MANUBHAI PATEL,LILABEN , WIDOW OF SHASHIKANT MANUBHAI PATEL,HIRENKUMAR SHASHIKANR PATEL,MAYANKBHAI SHASHIKANT PATEL,NILESH SHASHIKANT PATEL,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
38080	FA/3328/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	HEIRS OF SHANTABEN MOHANBHAI MOTIBHAI, ROHITBHAI MOHANBHAI,NIRANJANBEN MOHANBHAI PATEL,ANJANABEN MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
38081	FA/3329/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	SHASIKANT MANUBHAI PATEL,LILABEN WIDOW OF SHASHIKANT MANUBHAI PATEL,HIRENKUMAR SHASHIKANT PAYTEL,MAYANKBHAI SHASHIKANT PATEL,NILESH SHASHIKANT PATEL,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH

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38082	FA/3330/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	HEIRS OF DECEASED MAGANBHAI CHHITABHAI PATEL, KAMLESH MAGAN,USHABEN MAGANBHAI PATEL, THROUGH POA KAMLESH MAGANBHAI PATEL,KAMLABEN MAGANBHAI PATEL,SANDHYABEN MAGANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
38083	FA/3331/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	SURESHBHAI DHULABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR KM SHETH
38084	FA/3332/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	LAXMANBHAI CHHOTABHAI VASAVA,RAIBEN , WIDOW OF LAXMANBHAI CHHOTABHAI VASAVA,KALIDAS LAXMANBHAI VASAVA,RAMILABEN LAXMANBHAI VASAVA,KAILASBHAI LAXMANBHAI VASAVA,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
38085	FA/3333/2012	07/01/2013	DEFENCE ESTATE OFFICER,	MR HRIDAY BUCH	CHIMANBHAI DALPATBHAI SINCE DECD. THRO' L/H,JAYABEN WD/O LATE CHIMANBHAI DALPATBHAI,ANSOYABEN D/O LATE CHIMANBHAI DALPATBHAI VASAVA,ASHOKKUMAR S/O LATE CHIMANBHAIDALPATBHAI,KOKILABEN D/O LATE CHIMANBHAI DALPATBHAI,RAMANBHAI DALPATBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR KM SHETH
38086	FA/3335/2012	08/11/2012	AYBI ENERGY FZC,	MR P A MEHD	JOHN ENERGY LIMITED,	
38087	FA/3336/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	MADHAVBHAI SHANKARBHAI,	MR KM SHETH
38088	FA/3337/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	AMARSANG SHANABHAI,	MR KM SHETH
38089	FA/3338/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI GALABSANG,	MR KM SHETH
38090	FA/3339/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	HEIRS OF BABARBHAI GIRDHIRBHAI,HASMUKHBHAI BABARBHAI,VANRAJBHAI BABARBHAI	MR KM SHETH
38091	FA/3340/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	HEIR OF MANIBEN WD/O SHANKARBHAI SHIVABHAI, MADHAVBHAI SHANK,	MR KM SHETH
38092	FA/3341/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAISANG KANJI, RAJUBHAI RAISANG GOHIL,VIDHABEN WD/O RAISANG KANJI	,MR KM SHETH
38093	FA/3342/2012	09/10/2012	LAQ OFFICER,KARYAPALAK ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANGIBEN RANCHHODBHAI,PRAVINBHAI RANCHHODBHAI,BHAGVANBHAI RANCHHODBHAI,SUDHABEN RANCHHODBHAI	,MR KM SHETH
38094	FA/3343/2012	15/10/2012	ANIRUDHHA ANIL PRADHAN,	MR HARESH J TRIVEDI	NIVEDITA ANIRUDHHA PRADHAN,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI
38095	FA/3344/2012	25/03/2013	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KALUBHAI MANJIBHAI GOHIL,THE EXECUTIVE ENGINEER UTTAR GUJARAT VIJ COMPANY LTD.,NATIONAL INSURANCE COMPANY LIMITED,LALJIBHAI ARJANBHAI PATEL	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR SUNIL B PARIKH
38096	FA/3345/2012	10/10/2012	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	SATISHKUMAR JITABHAI PATEL,PUROHIT GOPALRAM RANCHHODJI,RADHESHYAM BIKHMAJI PUROHIT,PATEL MUKESHBHAI LALJIBHAI,ASHOKKUMAR DEVJIBHAI	
38097	FA/3347/2012	01/05/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRAVINBHAI BADABHAI PAGI,LEGAL HEIRS OF ANRESHBHAI SOMABHAI KHANT,LILABEN SOMABHAI KHANT	RULE SERVED
38098	FA/3350/2012	10/10/2012	VINUBHAI VALLABHBHAI SAVALIYA,PRAFULBHAI VALLABHBHAI SAVALIYA,KASIBEN VALLABHBHAI SAVALIYA,VALLBHBHAI @ BATUKBHAI HIRJIBHAI SAVALIYA	MR ANSHIN H DESAI	KANTI NARSHI GHEDIYA,ODHAVJI BHANJI THESIYA,KANCHANBEN RAMESHBHAI KHOKHAR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38099	FA/3353/2012	03/12/2014	JAGDISHBHAI AMRATLAL SHAH THRO'POA MEGHNA J SHAH,	MR.HIREN M MODI	JIGNESHKUMAR DINESHBHAI BHOI,HASHMUKHBHAI NANUBHAI PATEL,ROYAL SUNDERAM ALLIANZ INSURANCE CO,SUNDERPAL SONILAL,JAYDEEPSINH VIKRAMSINH CHAVDA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
38100	FA/3354/2012	17/06/2015	PREMPURI HIRAPURI GOSWAMI,PANIDEV PREMPURI GOSWAMI,GUDDIDEVI WD/O MAHENDRAPURI GOSWAMI	MR.HIREN M MODI	VELJI BACHU HARIJAN,ORIENTAL INSURANCE CO LTD,PREMJI J MAHESHWARI,IFFCO TOKIO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA,MR RAJNI H MEHTA
38101	FA/3355/2012	17/10/2012	JYOTI W/O VIMALKUMAR M PRAJAPATI,	MR HARDIK H DAVE	VIMALKUMAR M PRAJAPATI,	
38102	FA/3358/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	BHIMABHAI RANABHAI,	
38103	FA/3359/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	GHUSABHAI KARSANBHAI,	
38104	FA/3360/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	VALLABHBHAI KARSANBHAI,	
38105	FA/3361/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	CHAGANBHAI BAWABHAI,	
38106	FA/3362/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	BABUBHAI KARSANBHAI,	
38107	FA/3363/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	KANABHAI GOVINDBHAI,	
38108	FA/3364/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	GOBARBHAI GOVINDBHAI,	
38109	FA/3365/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	KADWABHAI MOHANBHAI,	
38110	FA/3366/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	PANCHABHAI RAJABHAI,	
38111	FA/3367/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	HARSURBHAI RAMBHAI,	
38112	FA/3368/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	RANABHAI RAJABHAI,	
38113	FA/3369/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	RANABHAI WAGHABHAI,	
38114	FA/3370/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	ANWARBEN RAJABHAI,	
38115	FA/3371/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	DUDHABHAI RAJABHAI,	
38116	FA/3372/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	JESHABHAI RAJABHAI,	
38117	FA/3373/2012	09/10/2012	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	JIKHABHAI BHURABHAI,	
38118	FA/3374/2012	20/02/2014	ADDL. SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALAJI GANDAJI SINCE DECD. THRO' HEIRS,JIVATBEN BHALAJI,CHANDUJI BHALAJI,BABUJI BHALAJI,AMARSANG BHALAJI,VINUJI BHALAJI(SINCE DECEASED THROUGH HIS LEGAL HEIRS),LAXMANJI BHALAJI,MARAJI BHALAJI,MADHUBEN VINUJI WD/O. VINUJI BHALAJI,BALDEVJI VINUJI,JAYANTIJI VINUJI,GITABEN VINUJI	,MR YATIN SONI
38119	FA/3375/2012	20/02/2014	ADDL. SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI MAGANBHAI,RAVJIBHAI MAGANBHAI,VINUBHAI MAGANBHAI	RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL

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38120	FA/3376/2012	20/02/2014	ADDL. SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI HATHIBHAI PATEL SINCE DECEASED,SAVITABEN SOMABHAI PATEL,NIRUBEN MANUBHAI PATEL,CHANDRIKABEN SUMANBHAI PATEL,RANJANBEN NARENDRABHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,MR YATIN SONI
38121	FA/3377/2012	11/10/2012	MAKWANA JITENDRA ISHWARBHAI,	MR.HIREN M MODI	PARMAR BHAGVANSINH GANPATSINH,MANUBHAI JAYCHANDBHAI PAREKH,NEW INDIA ASSURANCE CO LTD,REFERRAL HOSPITAL,NEW INDIA ASSURANCE CO LTD	,MR SUNIL B PARIKH
38122	FA/3380/2012	26/02/2019	HEIRS OF DECD. LAXMIDAS RAGHAVBHAI KANSAGARA & CHATURABEN,MANOJBHAI LAXMIDAS KANSAGARA,MAYURBHAI LAXMIDAS KANSAGARA,RAGHAVBHAI GOVABHAI KANSAGARA,SHANTABEN RAGAHAVBHAI KANSAGARA	MR AMAR D MITHANI	VAJA LAXMAN KHIMA HADI HARIJAN,NAGHERA DEVAYAT KALA AHER,UNITED INDIA INSURANCE COMPANY LIMITED,DALWADI ROADLINES THROUGH PARTNER,UNITED INDIA INSURANCE COMPANY LIMITED	SERVED BY AFFIX. (R),MS SONAL D VYAS,MR Y J PATEL
38123	FA/3381/2012	17/07/2015	MINOR RAVI @ CHANDRESH RATILAL PARMAR THROUGH GUARDIAN,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MARKHIBHAI MERAMANBHAI,SHAILESHBHAI RAMNIKLAL MAHETA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
38124	FA/3385/2012	23/12/2015	JALPABEN WD/O PARESHKUMAR VINODRAI GANDHI,MINOR UNNATI PARESHKUMAR VINODRAI GANDHI,MINOR DHRUVI PARESHKUMAR GANDHI,VINODRAI DALICHANDBHAI GANDHI,DHANLAXMIBEN W/O. VINODRAI DALICHAND GANDHI	MR HRIDAY BUCH	MAHESHBHAI GAJANANDBHAI PANDYA,KHODABHAI RAMSANGBHAI,UNITED INDIA INSURANCE CO.LTD.	RULE SERVED,MR VIBHUTI NANAVATI
38125	FA/3387/2012	09/05/2013	ADDITIONAL D.I.G,	MS RV ACHARYA	SHANTABEN WD/O PRANBHAI BHULABHAI PATEL,DINESHBHAI PRANBHAI PATEL,CHANDRAPAL NATTHISING MINA	DELETED,(MR PARESH M DARJI)
38126	FA/3388/2012	12/12/2015	SUBHASH JAMNAPRASAD CHAUHAN,	MR.HIREN M MODI	SUKHDEV DIVANSHARMA,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
38127	FA/3390/2012	15/10/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KULSUMBEN RAHIMBHAI IBRAHIM (SINCE DECEASED THROUGH HEIRS),MUSTUFABHAI RAHIMBHAI(SINCE DECEASED THROUGH HIS HEIRS),MAHMMAD RAHIMBHAI,AMINABEN RASULBHAI JADAV,ZUBEDABEN HASANBHAI(SINCE DECEASED THROUGH HIS HEIRS),SAMSUDDIN MUSTUFABHAI,SIRAJAHMED MUSTUFABHAI,SAKUBEN ISMAILBHAI BHATTI,YUSUFBHAI HASANBHAI	
38128	FA/3391/2012	15/10/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSANG BODHAJI(SINCE DECEASED THROUGH HIS LAGAL HEIRS),AMARSANG RATANSANG BODHAJI,HARISANG RATANSANG BODHAJI,SAVITABEN CHATURBHAI VAGHELA,SANTOKBEN GEMALSINH KHOLESARIYA	,MR KM SHETH
38129	FA/3392/2012	15/10/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI JAGABHAI(SINCE DECEASED THROUGH HIS HEIRS),VAGHJIBHAI KHODABHAI,SOMABHAI KHODABHAI,SAVITABEN RAMANBHAI RATHOD,DAKSHABEN RAMANBHAI RATHOD	
38130	FA/3393/2012	15/10/2012	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARSANG PARBATSANG,CHHATRASANG PARBATSANG(SINCE DECEASED THROUGH HIS HEIRS),BAJUBA CHHATRASANG WD/O. CHHATRASANG PARBATSANG,ARJUNSINH CHHATRASANG,LAXMIBEN CHHATRASANG,BHIKHUBHAI PARBATSANG(SINCE DECEASED THROUGH HIS HEIRS),BHARATSINH BHIKHUBHAI,NARENDRASINH BHIKHUBHAI	
38131	FA/3394/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	BHAGAVANBHAI RANCHHODBHAI SINCE DECE. THRO.' L/H.,JIVIBEN WD/O. BHAGWANBHAI PATEL,VASANTBHAI BHAGWANBHAI,MANJULABEN VASANTBHAI PATEL,SUSHILABEN VASANTBHAI PATEL,USHABEN MANHARLAL PATEL,RASIKBHAI BHAGWANBHAI PATEL	,MR SP MAJMUDAR,MR P P MAJMUDAR

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38132	FA/3395/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	MOTIBHAI VAJIRBHAI,	
38133	FA/3396/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	THAKORBHAI JANKIDAS SINCE DECETHRO.' L/H.,SHANTILAL THAKORBHAI,RAJENDRABHAI THAKORBHAI,MAHESBHAI THAKORBHAI,LILABEN AMBALAL SADU	,MR SP MAJMUDAR,MR P P MAJMUDAR
38134	FA/3397/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	BHAILALBHAI CHHAGANBHAI,MANIBEN DARUBHAI SINCE DECE. THRO.' L/H.,HIRENKUMAR DARUBHAI PATEL	,MR SP MAJMUDAR,MR P P MAJMUDAR
38135	FA/3398/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	DILIPBHAI MULJIBHAI,	
38136	FA/3399/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	RAMESHBHAI LALBHAI,MAHENDRABHAI LALBHAI SINCE DECE. THRO.' L/H.,KARUNABEN MAHENDRABHAI PATEL WD/O.MAHENDRABHAI LALBHAI PATE,SHAILESHBHAI MAHENDRABHAI PATEL,NISHABEN ALPESHBHAI PATEL	
38137	FA/3400/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	MELABHAI CHHAGANBHAI SINCE DECE. THRO.' L/H.,LAKHIBEN WD/O. MELABHAI,SOMABHAI MELABHAI,HIMMATBHAI MELABHAI,SAVETABEN SOMABHAI,MADHUBEN RAMJIBHAI THAKOR,MINABEN JAVANJI THAKOR,MANIBEN CHHAGANBHAI,SHIVABHAI CHHAGANBHAI SINCE DECE. THRO.' L/H.,RADHABEN WD/O. SHIVABHAI,NILESHBHAI SHIVABHAI,RAJUBEN SURESHBHAI,NIRUBEN UMESHBHAI,AMBUBHAI CHHAGANBHAI,RAMANBHAI CHHAGANBHAI	
38138	FA/3401/2012	15/10/2012	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH JOINT SECRETARY	GOVERNMENT PLEADER	HASUMATIBEN RAMANBHAI,	
38139	FA/3411/2012	03/08/2015	CHAUDHARI JOITABHAI SANKABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
38140	FA/3412/2012	03/08/2015	THAKOR CHATURJI DANAJI SINCE DECD. THROUGH HEIRS,NATHIBEN CHATURJI,SHANAJI CHATURJI,BHAVANJI CHATURJI,VIRAMJI CHATURJI,CHAHERAJI CHATURJI,SARTANJI CHATURJI,RAMTUJI CHATURJI,LASIBEN CHATRJI,LILABEN CHATURJI	(MR A J PATEL),MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED,MARSHALL & ASSOCIATES
38141	FA/3413/2012	26/09/2013	GENERAL MANAGER,SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA	THAKORE ISHWARJI HIRAJI,THAKORE BHALAJI CHANDUJI	,(MR A J PATEL)
38142	FA/3414/2012	26/09/2013	GENERAL MANAGER,SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA	THAKOR ARJANJI MATHURJI,	
38143	FA/3415/2012	26/09/2013	GENERAL MANAGER,SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA	THAKOR MANAJI PRAJAPATI,THAKOR KESHAJI PRAJAPATI	
38144	FA/3416/2012	26/09/2013	GENERAL MANAGER,SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA	KANTIJI DAHYAJI THAKOR,	(MR A J PATEL)
38145	FA/3417/2012	26/09/2013	GENERAL MANAGER,SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA	VIRAMJI JAVANJI THAKOR,SAVDHANJI SURSANGJI THAKOR,MOHANJI DHIRJI THAKOR	
38146	FA/3419/2012	06/12/2012	LATIF SALE BAFAN,SHAKINA LATIF BAFAN,BILAL LATIF BAFAN,RAJIYABHAI LATIF BAFAN,JAVED LATIF BAFAN	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	DRIVER OF TRUCK NO GJ 12 X 3055,MAKANJI SAMJI VARCHAND,IFFCO TOKIO GENERAL INSURANCE CO LTD,MUSTAK JAKAB BAFAN	
38147	FA/3420/2012	18/10/2012	DEEP INDUSTRIES LTD,	MR VIMAL M PATEL	OIL & NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA
38148	FA/3438/2012	07/02/2014	MAHENDRABHAI GOVINDBHAI PATEL,	MR ADIL R MIRZA	RATANBEN GOVINDBHAI PATEL,HARSHABBHAI GOVINDBHAI PATEL,DHARMISTABEN GOVINDBHAI PATEL	NOTICE SERVED
38149	FA/3439/2012	22/07/2015	OIL & NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	FMC SANMAR LIMITED,	SINGHI & CO

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38150	FA/3444/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	AHMED ISMAIL HANSROD SINCE DECE. THRO.' L/H.,HASBA AHMED ISMAIL HANSROD,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38151	FA/3445/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	DAUD ISMAIL YAKUT SINCE DECE. THRO.' L/H.,AMINA DAUD ISMAIL YAKUT,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38152	FA/3446/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	YUSUF AHAMAD JOGIYAT,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38153	FA/3447/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	IBRAHIM MAHMAD BHAIYAT HEIR OF AHMAD IBRAHIM BHAIYAT,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38154	FA/3448/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	MASJID IS ADMINSTRATIVE,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38155	FA/3449/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	MAHMAD HUSAIN LAHERI SINCE DECE. THRO.' L/H.,FIROZ YUSUF LAHERI,FAROOQ YUSUF LAHERI,SALIM YUSUF LAHERI,SAHEL SHABBIR LAHERI,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38156	FA/3450/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	RASUL ISMAIL DAUD KHARODIAS POA AHMED IBRAHIM BHAIYAT,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38157	FA/3451/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	AMMAD ISMAIL KARODIA,DAUD ISMAIL KARODIA SINCE DECETHRO.' L/H.,YUSUF DAUD KHARODIA,SULEMAN DAUD KHARODIA,SHABBIR DAUD KHARODIA,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38158	FA/3452/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	YUSUF AHMAD JOGIAT,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38159	FA/3453/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	MAHAMAD KASAM -P/A ZULEKHA YAKUB,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38160	FA/3454/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	YUSUF MAHMED KHARODIA SINCE DECE. THRO.' L/H.,HAVVABEN YUSUF MOHMAD KHARODIA,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38161	FA/3455/2012	08/11/2012	REGIONAL MANAGER SHREE,	MS SEJAL K MANDAVIA	AMINABEN D/O IBRAHIM ISHAQ JANGDA,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,MR MI MERCHANT
38162	FA/3458/2012	19/10/2012	JEETKUMAR GIRISHBHAI PATEL (MINOR) THRO' LEGAL HEIRS,NAVINBHAI PURSHOTTAMBHAI PATEL	MR SHUSHIL R SHUKLA	DIVISIONAL CONTROLLER,	
38163	FA/3462/2012	10/07/2013	SURESHBHAI GULABBHAI DESAI,	MS MEGHA JANI	BHASKARBHAI GULABBHAI DESAI SINCE DECD. THROUGH HEIRS,RAJNIBEN BHASKARBHAI DESAI,ASHESH BHASKARBHAI DESAI,AMIT BHASKARBHAI DESAI,RACHNA KAMLESHBHAI DESAI,PURNIMA BHUPENDRABHAI DESAI	,(MR S N THAKKAR),MR P A MEHD
38164	FA/3463/2012	19/10/2012	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	SOMRAV JATRU URAV,SHAHMANIDIDI SOMRAV URAV,NILESHBHAI LAKHUBHAI PATEL	,MR.HIREN M MODI
38165	FA/3464/2012	06/12/2012	GUJARAT VALAND SEWA SANGH THROUGH TRUSTEES,KANTILAL KESHAVLAL NAI,GOPALBHAI GULABCHAND SHARMA,BABUBHAI PRAHLADBHAI LIMBACHIA,ATMARAMBHAI MOHANLAL VANAND,KALIDAS KACHRALAL PAREKH,MAFATLAL SHIVRAM SHARMA,SURESHBHAI JIVANLAL SHARMA,RAMESHBHAI P SHARMA,DILIP JADAVJI VAGHELA,AMRUTBHAI K NAYI,JAYANTIBHAI K LIMBACHIA,JAYANTIBHAI K SOLANKI,RAMANBHAI R PAREKH,RASIKBHAI U BAJANIA,MADHUSUDAN C SURYAWALA,GIRISHBHAI V PAREKH,BALUBHAI B PAREKH,NAROTTAMBHAI H NAYI,HARSHADBHAI C PAREKH,KANTIBHAI J SHARMA,RAJNIKANT M PAREKH,JAYANTIBHAI BHIKHABHAI PAREKH,ARVINDBHAI SAKALCHAND DAMNI,JYOTINDRA N SHARMA,ARVINDBHAI S VAIDYA,DAHYABHAI V NAYI,MANIBHAI B PAREKH,YOGESHBHAI N PAREKH,VITHALBHAI S PAREKH,KIRITBHAI R PAREKH	MR NIRAV C THAKKAR	MEMBERS OF GUJARAT VALAND SEWA SANGH- PUBLIC TRUST,AMRUTBHAI SHIVRAMBAHI LIMBACHIA,GANESHBHAI KODARBHAI NAI,CHARITY COMMISSIONER	MR PJ KANABAR,MS REETA CHANDARANA

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38166	FA/3466/2012	05/09/2018	BATUKBHAI BHIMJIBHAI AHIR,	MR ASHISH H SHAH	HEVANTIDEVI GHURARAM RAJBHAR,IFCO TOKYO GENERAL INSURANCE COMPANY	MR AJAY R MEHTA,MR.D R BHAGDEV,MR. JAY A BHAGDEV
38167	FA/3467/2012	19/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANUBHAI AAMAJIBHAI (SINCE DECD. THRO' L/H.),CHATRASANG SHANUBHAI,UDESANG SHANUBHAI,SOMABHAI SHANUBHAI,PRABHUBEN CHHOTU BHIMSANG,KAMLABEN UDESANG GABA,DARIYABEN PARSOTTAM SHANKAR,BHIKIBEN RAMAN CHANDU	
38168	FA/3470/2012	21/09/2016	UNITED INDIA INSURANCE COMPANY LTD,	MS AMI K PATEL,MR P P LAKHANI	RAJNIKANT MOHANLAL SHAH,PARTHRAJ ABHAYBABU JAIN,ABHAYBABU CHANDANBABU JAIN	HL PATEL ADVOCATES,MS KSHMA V SHETH,MRS NISHA M PARIKH
38169	FA/3474/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	KANTIBHAI LALLUBHAI KARSANBHAI,GOVINDBHAI LALLUBHAI SINCE DECD. THRO' L/H,GIRISHBHAI GOVINDBHAI SINCE DECD. THRO' L/H,TARLIKABEN MAHESHBHAI PATEL,CHHAYABEN GIRISHBHAI WD/O GIRISHBHAI GOVINDBHAI,DIMPALBEN ALKESHBHAI PATEL,NIMISHABEN GIRISHBHAI,PRATHMESHBHAI GIRISHBHAI	,RULE SERVED
38170	FA/3475/2012	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	PRAVINBHAI VITTHALBHAI,	RULE SERVED,MR P P MAJMUDAR
38171	FA/3478/2012	07/02/2017	PUNAMCHAND DEVCHAND,	MR. TIRTHRAJ PANDYA	BHARUCH TEXTILE MILL LIMITED,	MR HARSH N PAREKH
38172	FA/3479/2012	22/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMBALAL MOHANBHAI PATEL,SHANTILAL MOHANBHAI PATEL	DELETED,MR KM SHETH
38173	FA/3480/2012	01/05/2013	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAKTIKUMAR NARANBHAI BORAD,NAVNITKUMAR BHAVANBHAI DER	RULE NOT RECD BACK,RULE SERVED,MR. HARDIK J JANI
38174	FA/3481/2012	08/04/2013	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BACHUBHAI GOBARBHAI PARMAR,HEIRS OF DECD. JETHABHAI MOHANBHAI MAKWANA,AJAYBHAI JETHABHAI MAKWANA,PRAVINBHAI JETHABHAI MAKWANA THRO' RESP. NO.2,SUNILBHAI JETHABHAI MAKWANA THRO' RESP. NO.2,ARVINDBHAI JETHABHAI MAKWANA THRO' RESP. NO.2,MOHANBHAI BHALUBHAI MAKWANA DELETED CT.ORD.DT.20/02/2013	DELETED,RULE SERVED,MR. HEMAL SHAH
38175	FA/3482/2012	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	HAJISHA HASAMSHA SHEIKH,UNION OF INDIA THROUGH,BATUKSINH KHENGARJI JADEJA,MAGANGIRI NARANGIRI GOSWAMI HEIR OF VINUGIRI MAGANGIRI,RAJESHGIRI MAGANGIRI GOSWAMI,MANOJGIRI MAGANGIRI GOSWAMI MINOR,RAMABEN MAGANGIRI GOSWAMI	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
38176	FA/3483/2012	25/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GHELABHAI RAMABHAI SHIYA,SINGHAL TRANSPORT CORPORATION PARTNER RAJESH PORVAL,ORIENTAL INSURANCE CO LTD,JAYBHAI SHARADBHAI JIVRAJANI	RULE SERVED,(MR MAULIK J SHELAT),MR HARDIK H DAVE
38177	FA/3487/2012	10/05/2013	RAMA MULTITECH MANAGER,	NANAVATI ASSOCIATES	VESTABHAI VIRSANGBHAI BARIA C/O NAVJYOT ALL GUJARAT,CONTRACTOR BABUBHAI PATEL AND COMPANY,MAHESHBHAI LALJIBHAI PATEL (CONTRACTOR)	,MR DJ BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38178	FA/3490/2012	16/06/2014	NAMDABEN GANPATSINH PADHIYAR,GANPATSSINH NANSINH PADHIYAR,HEMANTKUMAR GANPATSINH PADHIYAR	MR RAMNANDAN SINGH	GLOBAL TRANSPORT COMPANY PVT. LTD.,NEW INDIA INSURANCE COMPANY LTD.,,RANJITSINH RAJVIBHAI SOLANKI,PRAVINBHAI B.GOHEL,ORIENTAL INSURANCE COMPANY LTD	,MR GC MAZMUDAR
38179	FA/3493/2012	22/10/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MOTIBHAI CHHITABHAI SOLANKI SINCE DECD.THRO'L/H,GOVINDBHAI MOTIBHAI SOLANKI,THAKORBHAI MOTIBHAI SOLANKI,URMILABEN SURESHBHAI SOLANKI	
38180	FA/3496/2012	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TARABEN RANCHHODBHAI SHAH - SINCE DECEASED TH. HEIRS,MEENABEN BHAILALBHAI SHAH D/O. TARABEN,SAROJBEN BHAILALBHAI SHAH D/O. TARABEN,DEVENDRABHAI BHAILALBHAI SHAH S/O. TARABEN,KISHORBHAI BHAILALBHAI SHAH S/O. TARABEN,PARIMAL BHAILALBHAI SHAH S/O. TARABEN	,RULE SERVED
38181	FA/3499/2012	26/09/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NAVINGAR PADAMGAR BAVAJI,SHAILESH VISHRAM GOSAR,SAVITABEN LALJI PATEL	RULE SERVED,(MR SANDEEP N BHATT),MR MM TIRMIZI
38182	FA/3503/2012	20/03/2015	JASUBEN MANJI HIRANI,	MR.HIREN M MODI	HIRANI SHAMJI KESARA,HIRANI MANJI KESARA SINCE DECD. THRO'HEIR,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
38183	FA/3513/2012	12/09/2013	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SANKUBEN KHODIDAS,SHARDABEN KHODIDAS,KOKILABEN KHODIDAS VALAND,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,(MR A J PATEL)
38184	FA/3515/2012	29/11/2012	SUDHAKAR WAMAN TEMBA,JAYSHREE SUDHAKAR TEMBE,SAMIR SUDHAKAR TEMBA,AJIT SUDHAKAR TEMBE	MR UM SHASTRI	UNION OF INDIA,	NOTICE NOT RECD BACK,MR RAVI KARNAVAT
38185	FA/3517/2012	17/09/2013	COMMANDER OF INS. SHIVAJI CAMP,SECRETARY TO THE DEPARTMENT OF DEFENCE	MS RV ACHARYA	SHRMILIBEN W/O KAMLESHBHAI MAKWANA,HELLY D/O KAMLESHBHAI MAKWANA THROUGH MOTHER RESP. NO.1,RAMESHBHAI GANGARAM MAKWANA,PUSHPABEN RAMESHAI MAKWANA,VIVEK ANAND DEO	,MR MTM HAKIM
38186	FA/3518/2012	20/12/2012	GENERAL MANAGER,	MR AJAY R MEHTA	CHAUDHARI VAHJIBHAI JETHABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
38187	FA/3519/2012	20/12/2012	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL MANILAL GANGARAM,SPECIAL LAND ACQUISITION OFFICER	
38188	FA/3521/2012	24/07/2013	HARDASBHAI SAVALIYA,ASHOKBHAI AMBABHAI PATEL - ADMINISTRATOR,RAJUBHAI BABUBHAI PATEL	MR DIPAK R DAVE	LAXMIBEN RAMESHBHAI RATHOD,MADHUBEN SAMANTBHAI RATHOD,SAMANTBHAI BHUPATBHAI RATHOD,NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED,DELETED,MR KD GANDHI,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VINOD P VAISHYA,MR MANTHAN K BHATT,(MS RUCHITA V VAISHYA)
38189	FA/3522/2012	29/07/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	KIRANBHAI BHAGABHAI,	NOTICE NOT RECD BACK
38190	FA/3523/2012	15/04/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	BHARATBHAI RAMANLAL,	MR HR SOLANKI

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38191	FA/3526/2012	27/11/2012	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KIRITBHAI GEMABHAI KATHALIYA,PRAVINCHANDRA RAMANLAL PANCHAL,RATANBHAI PUNJABHAI PARMAR	
38192	FA/3527/2012	27/11/2012	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KIRITBHAI GEMABHAI KATHALIYA,PRAVINCHANDRA RAMANLAL PANCHAL,LEGAL HEIRS OF DECD. MUKESHBHAI ISHVARBHAI PANCHAL,HARDIK MUKESHBHAI PANCHAL,SHVETA MUKESHBHAI PANCHAL,BHUMIKA MUKESHBHAI PANCHAL MINOR THRO' NIRUBEN M PANCHAL,AJAY MUKESHBHAI PANCHAL-MINOR THRO' NIRUBEN M PANCHAL,ISHVARBHAI GANGARAM PANCHAL	
38193	FA/3528/2012	16/03/2017	KRISHNA CHEMICALS,	MR KV GADHIA	BALUBHAI DAHYABHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
38194	FA/3529/2012	02/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM FATESANG,	MR KM SHETH
38195	FA/3530/2012	02/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOLANKI MAHAMADBHAI BHIKHABHAI,	MR KM SHETH
38196	FA/3534/2012	24/04/2013	HEIRS OF DECD KANJIBHAI NANJIBHAI TANK,POPATBHAI KANJIBHAI TANK,RAVJIBHAI KANJIBHAI TANK,DHIRUBHAI KANJIBHAI TANK,DELETED,JAYABEN D/O KANJIBHAI TANK,LAVJIBHAI NANJIBHAI TANK	MR MEHUL H RATHOD,MR MANAN MAHETA	GIRIRAJ LAND CORPORATION,BHARATKUMAR HARIKISHNABHAI TRIVEDI,JIGNESHBHAI KANTILAL KOTECHA	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR HARSHIL C DATTANI
38197	FA/3535/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,ISHWARBHAI RAIJIBHAI,JASVANTBHAI RAIJIBHAI,JADAVBEN WD/O RAIJIBHAI NARSINHBHAI (SINCE DECD.THRO'L/H),ISHWARBHAI RAIJIBHAI,JASVANTBHAI RAIJIBHAI,GOVINDBHAI RAIJIBHAI,CHANCHALBEN RAIJIBHAI,KANKUBEN RAIJIBHAI	,GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
38198	FA/3536/2012	16/01/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	PARSOTTAM GALABHAI KHRISTI,SHANTABEN W/O PARSOTTAMBHAI GALABHAI KHRISTI,ANIBEN @ GABRIALBHAI KHRISTI (MINOR) THRO' RESP.2,AMIBEN @ HINABEN GABRIALBHAI KHRISTI (MINOR) THRO'RESP.2,IMRAN SALIMBHAI BIN ADAMBHAI CHAKLASIYA	MR RJ GOSWAMI,MR.HIREN M MODI
38199	FA/3538/2012	01/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTU AMIR ALBHA,	MR KM SHETH
38200	FA/3539/2012	15/03/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	HEIRS OF THE DECD. RAHUL HEMUBHAI KALOTRA,HEMUBHAI BHIKHABHAI KALOTRA (RABARI),RAMABEN HEMUBHAI KALOTRA (RABARI),MAHMADBHAI SALIMBHAI NAREJA,RAHIMBHAI NANJIBHAI DHAMI (GHANCHI)	,MR MEHUL S SHAH,(MR SURESHM SHAH)
38201	FA/3543/2012	07/11/2012	SABERABANU BACHUBHAI RATHOD (GARASIYA),RIZVANA BACHUBHAI RATHOD (GARASIYA)MINOR THRO' PETR. NO.1,RAMIZ BACHUBHAI RATHOD (GARASIYA) MINOR THRO'PETR. NO.1,NAZARKHAN RASULKHAN RATHOD,AMINABIBI NAZARKHAN RATHOD (GARASIYA)	MR MTM HAKIM	MAHENDRASINH UDESHIN SOLANKI,GUJARAT RAJYA MARG VAHAN VYAVHAR NIGAM	,MRS VASAVDATTA BHATT
38202	FA/3546/2012	12/08/2014	JAYABEN SURESHBHAI KAIN,	MR SATYAM Y CHHAYA	SURESHBHAI SHANTAPRASAD KAIN,	RULE SERVED,MR P P MAJMUDAR
38203	FA/3548/2012	22/02/2013	KIRTESH MULJIBHAI BUKELIYA,	MR GAURAV CHUDASAMA	RACHNA W/O KIRTESH MULJIBHAI,	MR. KALRAV R PATEL
38204	FA/3551/2012	11/12/2012	BUREAU OF INDIAN STANDARDS THROUGH JOINT DIRECTOR,	MR HARDIK P MEHTA	WESTERN INDIA ENGINEERING COMPANY (PG) 2,,	MR. TIRTHRAJ PANDYA
38205	FA/3555/2012	10/12/2012	GENERAL MANAGER,	MR AJAY R MEHTA	CHAUDHARI GHEMARBHAI GANESHBHAI SINCE DECD. THROUGH HEIRS,SPECIAL LAND ACQUISITION OFFICER	

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38206	FA/3556/2012	10/12/2012	GENERAL MANAGER,	MR AJAY R MEHTA	CHAUDHARI SAGARAMBHAI HIRABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
38207	FA/3559/2012	25/10/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	JAYANTILAL JAGJIVANDAS PATEL,	MR VIJAL P DESAI
38208	FA/3560/2012	14/03/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LEGAL HEIRS OF BABUBHAI CHAGANBHAI PARMAR,SUMITRABEN BABUBHAI PARMAR,ANIL BABUBHAI PARMAR,USHABEN BABUBHAI PARMAR,SUNIL BABUBHAI PARMAR,MITEH BABUBHAI PARMAR,SUKLIBEN CHAGANBHAI PARMAR,JAGABHAI SOMABHAI PAGI,MAGANBHAI MAHIPALBHAI KANALIYA	
38209	FA/3562/2012	29/11/2013	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	VAIDYA KULSUMABEN PYARALI,NAJMUDDIN PYARALI VAIDYA,MEHBUB PYARALI VAIDYA,AMINMOHMAD PYARALI VAIDYA,MAHMAD FARUK GULAM MOHMAD GHANCHI,MOHMAD YUSUF IBRAHIM GHANCHI	RULE SERVED,MR MM TIRMIZI
38210	FA/3564/2012	08/07/2013	ROOPCHAND MANGALJI,SARLABEN W/O ROOPCHANDJI MANGALJI,JITENDRA S/O ROOPCHANDJI MANGALJI,RINESH S/O ROOPCHANDJI MANGALJI	MR P P MAJMUDAR,MR N R DESAI	HANSABEN D/O HAJARIMAL MANGALJI,RAMILABEN D/O HAJARIMAL SHAH W/O KUNDANLAL JAVANMAL,NANDUBEN WD/O HAJARIMAL MANGALJI,LAND ACQUISITION OFFICER,NIRMALABEN D/O HAJARIMAL,KUSUMBEN D/O HAJARIMAL AND W/O MITHALAL SAMRATMAL,CHANDRIKABEN D/O HAJARIMAL AND W/O KALUSING MAKWANA,JYOTIKABEN D/O HAJARIMAL MANGALJI,REKHABEN D/O HAJARIMAL MANGALJI,SURESHKUMAR S/O HAJARIMAL MANGALJI,KAUSHIKKUMAR S/O HAJARIMAL MANGALJI	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,RULE SERVED,MS ARCHANA R ACHARYA
38211	FA/3568/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NATHABHAI KODARBHAI PATIDAR,NANABHAI KODARBHAI PATIDAR,KALUBHAI NATHABHAI PATIDAR	UNSERVED EXPIRED (R),MR VIJAY N RAVAL
38212	FA/3569/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	VALABHAI KANABHAI KHANT,	MS ARCHANA N PATEL,MR ALOK B AMIN
38213	FA/3570/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI LALABHAI PATIDAR,	UNSERVED EXPIRED (R)
38214	FA/3571/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RUPABHAI VORABHAI GONDHA,CHHATRABHAI RAMABHAI GONDHA	MR VIJAY N RAVAL
38215	FA/3572/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MAVABHAI KOYABHAI GONDHA,DHULABHAI SHANKERBHAI GONDHA,RANCHHODBHAI KALUBHAI GONDHA	RULE SERVED,MR VIJAY N RAVAL
38216	FA/3573/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MANORBHAI SOMABHAI PATEL,	UNSERVED EXPIRED (R)
38217	FA/3574/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHEMABHAI NANABHAI PAGI,	MR VIJAY N RAVAL
38218	FA/3575/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KUBERBHAI NANABHAI GONDHA,	UNSERVED EXPIRED (R)
38219	FA/3576/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NANABHAI DHULABHAI (DECEASED) MOTIBHAI NANABHAI PAGI,ARVINDBHAI NANABHAI PAGI	MS ARCHANA N PATEL,MR ALOK B AMIN
38220	FA/3577/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	VIRABHAI HIRABHAI PATIDAR,	MR VIJAY N RAVAL
38221	FA/3578/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI DALABHAI GONDHA,	MR VIJAY N RAVAL
38222	FA/3579/2012	18/12/2012	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	GAJJAR HEMCHANDRA KHODIDAS,SPECIAL LAND ACQUISITION OFFICER	,MR KM SHETH
38223	FA/3580/2012	18/12/2012	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PATEL VITHALBHAI AMBARAMBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR KM SHETH

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38224	FA/3582/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNJABHAI DALABHAI PATEL,	RULE SERVED,MR GM AMIN
38225	FA/3583/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI ATMARAM PATEL SINCE DECE. THRO.' L/H.,SHARDABEN RAMANBHAI PATEL,BIPINKUMAR RAMANBHAI PATEL,MANJULABEN RAMANBHAI PATEL,KUSUMBEN RAMANBHAI PATEL,ASHABEN RAMANBHAI PATEL,MEENABEN RAMANBHAI PATEL,SHARMISHTHABEN RAMANBHAI PATEL,SOMABHAI ATMARAM PATEL,POPATBHAI ATMARAM PATEL,KAPILABEN ATMARAM PATEL SINCE DECE. THRO.' L/H.,MATHURBHAI MANILAL PATEL,ANILBHAI MATHURBHAI PATEL,VINODBHAI MATHURBHAI PATEL,LASIBEN ATMARAM PATEL,PRAVINKUMAR KANTIBHAI PATEL,MANGUBEN KANTIBHAI PATEL	,RULE SERVED,MR GM AMIN
38226	FA/3584/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIDAS MAGANBHAI PATEL,ISHWARBHAI MAGANBHAI PATEL	RULE SERVED,MR GM AMIN
38227	FA/3585/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI KANABHAI PATEL,RAMESHBHAI KANABHAI PATEL	RULE SERVED,MR GM AMIN
38228	FA/3586/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECEASED SOMABHAI KHUSHALBHAI - GABHABHAI SOMABHAI PATEL,SANTOKBEN WD/O. GABHABHAI SOMABHAI PATEL,NAVINBHAI GABHABHAI PATEL,ARUNABEN KAMLESHBHAI PATEL,BHARTIBEN PANKAJKUMAR PATEL,MADHUBEN NATVARLAL PATEL,MANJULABEN KANULAL PATEL,ISHWARBHAI SOMABHAI PATEL,SHIVABHAI SOMABHAI PATEL	,RULE SERVED,MR GM AMIN
38229	FA/3587/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI JESINGBHAI PATEL THROUGH ADMINISTRATOR JAYESHKUMAR,	MR GM AMIN
38230	FA/3588/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O DECEASED HIRABHAI SHIVABHAI PATEL,VINUBHAI HIRABHAI PATEL,H/O DECEASED AMBALAL SHIVABHAI PATEL,PRAHLADBHAI AMBALAL	,RULE SERVED,MR GM AMIN
38231	FA/3591/2012	08/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI CHHOTABHAI AMIN,	MR KM SHETH
38232	FA/3592/2012	08/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN LALLUBHAI (SINCE DECD. THRO' L/H),VIJENDRAKUMAR LALLUBHAI,ASHWINKUMAR LALLUBHAI,BHUPENDRABHAI LALLUBHAI,JITENDRABHAI LALLUBHAI	
38233	FA/3593/2012	08/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI PARSOTTAMBHAI PATEL (SINCE DECD. THRO' L/H),NILESHBHAI JAYANTIBHAI PATEL,SONALBEN NILESHBHAI PATEL	
38234	FA/3594/2012	08/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATEL NAVINCHANDRA CHHOTALAL,PATEL MANISHBHAI NAVINCHANDRA	,MR KM SHETH
38235	FA/3595/2012	27/12/2012	SATWARA NARSHIBHAI DEVRAJBHAI NAKUM,	MR SP MAJMUDAR,MR P P MAJMUDAR	VIKRAMSINH NATHUBHA ZALA,BHAGWATSINH RANJITSINH ZALA,RAJENDRASINH JAYVIRSINH ZALA,VIRPALSINH NATHUBHA ZALA	
38236	FA/3596/2012	19/03/2013	GHANSHYAMBHAI MULJIBHAI PADHIAR,	MR ISHAN MIHIR PATEL	JAYESHBHAI MULJIBHAI PADHIAR,REKHABEN D/O MULJIBHAI PADHIAR,KOKILABEN D/O MULJIBHAI PADHIAR,SUBHADRABEN D/O MULJIBHAI PADHIAR	(MRS VD NANAVATI)
38237	FA/3597/2012	19/03/2013	GHANSHYAMBHAI MULJIBHAI PADHIAR,	MR ISHAN MIHIR PATEL	JAYESHBHAI MULJIBHAI PADHIAR,	(MRS VD NANAVATI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38238	FA/3598/2012	31/07/2013	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. RAMILABENRASILABEN,GHANSHYAMBHAI VALJIBHAI PITRODA,GITABEN GHANSHYAMBHAI PITRODA,PRAKASH GHANSHYAMBHAI PITRODA,DHARMESH GHANSHYAMBHAI PITRODA,LALJIBHAI SHAMJIBHAI PATEL,GUAJRAT STATE ROAD TRANSPORTA-TION CORPORATION,VINODBHAI N PATEL	,MS ROOPAL R PATEL,MR PUNIT B JUNEJA
38239	FA/3599/2012	31/07/2013	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	MADINABEN BHIKHABHAI,GUJARAT STATE ROAD TRASNPORTA-TION CORPORATION,LALJIBHAI SHAMJIBHAI PATEL,VINODBHAI N PATEL,KARIMMIYA GULAMRASUL MALEK C/O VINODBHAI N PATEL	,MS ROOPAL R PATEL
38240	FA/3600/2012	31/07/2013	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	BHARATBHAI KHIMJIBHAI SARVAIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION,LALJIBHAI SHAMJIBHAI PATEL,VINODBHAI N PATEL,KARIMMIYA GULAMRASUL MALEK	,MS ROOPAL R PATEL,MR MANAV A MEHTA
38241	FA/3601/2012	31/07/2013	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	KANAYALAL SHANTILAL SONI,GUJARAT STATE ROAD TRANSPORT CORPORATION,LALJIBHAI SHAMJIBHAI PATEL,VINODBHAI N PATEL,KARIMMIYA GULAMRASUL MALEK	,MS ROOPAL R PATEL
38242	FA/3602/2012	31/07/2013	NATIONAL INSURANCE CO. LTD,	(MR MAULIK J SHELAT)	SHAKINABEN YAKUBBHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,LALJIBHAI SHAMJIBHAI PATEL,VINODBHAI N PATEL,KARIMMIYA GULAMRASUL MALEK	,MS ROOPAL R PATEL
38243	FA/3604/2012	15/09/2015	UNITED INDIA INSURANCE COMPANY LIMITED,	MS AMEE YAJNIK	HEIRS OF DECD. YASMINBEN SALIMBHAI JUNEJA,SHABBIRBHAI SALIMBHAI (MINOR) THRO'JENAMBEN ISMAIL JUNEJA,SAMIR SALIMBAHI (MINOR) THRO'JENAMBEN ISMAIL JUNEJA,SAHEJAD SALIMBHAI (MINOR) THRO' JENAMBEN ISMAIL JUNEJA,DHARNANT NARANBHAI CHAVDA	,RULE SERVED,MR HARSHIL C DATTANI,MR.PRASHANT B SHARMA
38244	FA/3605/2012	22/03/2013	HDFC ERGO GENERAL INSURANCE CO LTD,	MR. ALKESH N SHAH	LEGAL HEIRS OF DECD. ANIL PURSHOTAM THACKER,KARAN ANIL THACKER,DIYA ANILBHAI THACKER MINOR,PURSHOTAM V THACKER,BALABEN P THACKER,MANISH P THACKER,PRAKASH CHAUDHARY,ICICI LOMBARD GENERAL INSURANCE CO LTD,SOKATALI A SAIYAD	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
38245	FA/3607/2012	20/10/2020	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DIRECTOR MAHASAGAR TRAVELS LIMITED,HEIRS OF DECD. RAJESHBHAI GOVINDBHAI HADVANI,GOVINDBHAI HARJIBHAI HADVANI,MUKTABEN GOVINDBHAI HADVANI	,RULE SERVED,MR ANSHIN H DESAI,MR ANKIT SHAH
38246	FA/3608/2012	03/05/2013	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DAKSHESH CHANDRAKANT PATEL,UDAY HASMUKHLAL VORA,KUNTAKUNVAR VENSING RAO	RULE SERVED,MR BH SOLANKI
38247	FA/3613/2012	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	MODHIA RAMANLAL MANSUKHLAL SINCE DECD. THRO' HEIRS,MODHIA PRAVIN RAMANLAL,MODHIA JIVANLAL MANSUKHLAL,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	
38248	FA/3614/2012	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	MOHMAD KARIM PATEL SINCE DECD. THROUGH HEIRS,ABDUL MOHMAD PATEL DECD. THRO' HEIRS,HAMID ABDUL PATEL,SALIM ABDUL PATEL,HAKIM MOHMAD PATEL SINCE DECD. THROUGH HEIRS,RABIABIBI HAKIM MOHMAD PATEL,HUSEN HAKIM MOHMAD PATEL,ZULFKAR HAKIM MOHMAD,IRFAN HAKIM MOHMAD PATEL,RAZAQ HAKIM MOHMAD PATEL,HAMID MOHMAD PATEL,SULEMAN MOHMAD PATEL,SALIM MOHMAD PATEL,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BOARD	

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38249	FA/3615/2012	28/12/2012	NAGARPALIKA DAHOD THROUGH SECRETARY,	(MR AJ SHASTRI)	ABDULSATTAR HAJI IBRAHIM DOKILA DECD. THRO' HEIRS,YUSUFBHAI ABDULSATTAR HAJI IBRAHIM DOKILA,STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR,GUJARAT WATER SUPPLY & SEWERAGE BORAD	
38250	FA/3616/2012	07/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR UDESING MOTIJI,THAKOR KALAJI MOTIJI,THAKOR JASHUJI MANGAJI,DHABUBEN MANGAJI	
38251	FA/3617/2012	07/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRATAPJI UDAJI THROUGH ADMINISTRATOR,THAKOR ATAJI JILAJI THRO' ADMINISTRATOR	
38252	FA/3618/2012	07/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMAJI JIVTAJI,THAKOR FULAJI JIVTAJI,THAKOR BHAVANJI JIVTAJI,THAKOR DAHIBEN DAHYAJI,TINU DAHYAJI (MINOR) THROUGH GUARDIAN	
38253	FA/3619/2012	07/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. THAKOR DAHYAJI CHANDUJI,THAKOR BHOPAJI DAHYAJI,THAKOR AGARAJI DAHYAJI,THAKOR CHAMPABEN DAHYAJI,THAKOR SOMAJI CHANDUJI,THAKOR SHANAJI CHANDUJI,THAKOR SHANKUJI CHANDUJI,THAKOR ATAJI CHANDUJI,LEGAL HEIRS OF DECD. THAKOR UDAJI CHANDUJI,KANTABEN UDAJI THAKOR,RANJITJI UDAJI THAKOR,HANSABEN UDAJI THAKOR	
38254	FA/3620/2012	07/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JAVANJI HAJURJI,	
38255	FA/3621/2012	07/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JASHUJI MANGAJI,THAKOR DHABUBEN MANGAJI	
38256	FA/3623/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHANDUBHAI GEDALBAHI KHANT,JESINGBHAI GEDALBHAI KHANT	MR VIJAY N RAVAL
38257	FA/3624/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LALABHAI MALABHAI KHANT,JESINGBHAI GEDALBHAI KHANT	RULE SERVED,MR VIJAY N RAVAL
38258	FA/3625/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	SURESHBHAI RAVJIBHAI UDHREJA,DINESHBHAI KHIMSHANKAR THAKAR	RULE SERVED,(MR PARESH M DARJI),MS GAYATRIBA B JADEJA
38259	FA/3626/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHANDUBHAI GEDALBAHI KHANT,JESINGBHAI GEDALBHAI KHANT	MR VIJAY N RAVAL
38260	FA/3627/2012	17/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR LALABHAI MOTIBHAI,	UNSERVED EXPIRED (R)
38261	FA/3628/2012	03/07/2013	SHAHIDABIBI GULAMRASUL SHAIKH,	MR MTM HAKIM	SATISHKUMAR BHIMSINH RATHOD,MAHENDRASINH BALWANTSINH RATHOD,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
38262	FA/3631/2012	09/05/2013	KASHIBEN WD/O SINDHYABHAI BHAIJBHAI MAKWANA,SHANTABEN D/O SINDHYABHAI BHAIJIBHAI MAKWANA,SONABEN D/O SINDHYABHAI BHAIJIBHAI MAKWANA,SHARDABEN D/O SINDHYABHAI BHAIJIBHAI MAKWANA	MR SHAKEEL A QURESHI	BHUPATBHAI BHAGABHAI MAKWANA,	
38263	FA/3632/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HIRABHAI FULABHAI BARIYA,	
38264	FA/3633/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NANABHAI FULABHAI PAGI,	
38265	FA/3634/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LALABHAI KANKABHAI BARIYA,	
38266	FA/3635/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DHULABHAI NANABHAI BARIYA,SOMABHAI NANABHAI BARIYA	

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38267	FA/3636/2012	28/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI JETHABHAI TAVIYAD,	
38268	FA/3637/2012	09/11/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JASVANTSINH SHIVSINH SINDHA- RAJENDRASINH J SINDHA,	MR KM SHETH
38269	FA/3642/2012	23/01/2013	JAYANTIBHAI SOMABHAI PATEL,	(MR SANJAY D SUTHAR)	SEFALI VINODKUMAR DOSHI,D D MEHTA	NOTICE SERVED
38270	FA/3643/2012	24/04/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR VC THOMAS	DILIPBHAI CHIMANLAL PATNI,CHANDRASEN BAKORBHAI THAKORE - DELETED,RAVJIBHAI SIBHAI RABARI	,RULE SERVED,MR MTM HAKIM
38271	FA/3644/2012	26/09/2018	OIL AND NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,BUDHABHAI DAHYABHAI DESAI (SINCE DECD. THRO' L/H),JADIBEN @ JAKIBEN DESAI,DECD. SURESHBHAI BUDHABHAI DESAI,BHARATBHAI BUDHABHAI DESAI,RAMESHBHAI BUDHABHAI DESAI,HANSABEN DESAI,BHAVINBHAI SURESHBHAI DESAI,KETANBHAI SURESHBHAI DESAI	,GOVERNMENT PLEADER,RULE SERVED,MR KM SHETH
38272	FA/3646/2012	17/04/2013	MINOR JAGDISH RAMESHBHAI DABHI THROUGH,RAMESHBHAI MOHANBHAI DABHI,HANSABEN RAMESHBHAI DABHI	MR HARSHAD K PATEL	JANAKBHAI JILUBHAI BARAIYA,JAYVANTBHAI JILUBHAI BARAIYA,NATIONAL INSURANCE COMPANY LTD	,MR NAGESH C SOOD
38273	FA/3647/2012	05/07/2017	VIMALABEN RAMSINH CHAUHAN,SUDHABEN RAMSINH CHAUHAN THROUGH VIMALABEN R CHAUHAN,NIKULABHAI RAMSINH CHAUHAN THROUGH VIMLABEN R CHAUHAN	MR.HIREN M MODI	JAYANTIBHAI CHHANABHAI CHAUHAN,BHIKHABHAI KANTIBHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR C P CHANIYARA
38274	FA/3650/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHAILALBHAI MATHURBHAI PATEL,HARSHADBHAI BHAILALBHAI PATEL,RAMABEN BHAILALBHAI PATEL,PANKAJKUMAR BHAILALBHAI PATEL	,MR KM SHETH
38275	FA/3651/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN DAHYABHAI PATEL,	MR KM SHETH
38276	FA/3652/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MANGALBHAI CHHOTABHAI PATEL,SUMANBEN MANGALBHAI PATEL,DINESHBHAI MANGALBHAI PATEL,SANJAYBHAI MANGALBHAI PATEL	,MR KM SHETH
38277	FA/3653/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DAHYABHAI KESURBHAI PATEL,JASHODABEN DAHYABHAI,ASHWINBHAI DAHYABHAI,MAHESHBHAI DAHYABHAI,BHARATBHAI DAHYABHAI,HEIRS OF DECD. CHANDUBHAI KESURBHAI PATEL,URMILABEN CHANDUBHAI PATEL,HASMUKHBHAI CHANDUBHAI PATEL,JASHUBHAI CHANDUBHAI PATEL	,DELETED,MR KM SHETH
38278	FA/3654/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI FULABHAI PATEL THRO'POA RAVJIBHAI FULABHAI PATEL,	MR KM SHETH
38279	FA/3655/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI FULABHAI PATEL THRO'POA MAHENDRABHAI F PATEL,	MR KM SHETH
38280	FA/3656/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PRATAPSANG GEMAL, DHUDIBEN WD/O PRATAPSANG GEMAL,	MR KM SHETH
38281	FA/3657/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI MULJIBHAI PATEL,	MR KM SHETH
38282	FA/3658/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARESHBHAI NARANBHAI PATEL,	MR KM SHETH
38283	FA/3659/2012	18/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHIBEN KHODA BAPU SINCE DECD. THRO' L/H,DALPATSANG KHODABHAI	
38284	FA/3682/2012	06/02/2013	GENERAL MANAGER,	MR AJAY R MEHTA	MENABEN MALJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
38285	FA/3683/2012	06/02/2013	GENERAL MANAGER,	MR AJAY R MEHTA	RABARI SOMABHAI PRABHATBHAI,SPECIAL LAND ACQUISITION OFFICER	

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38286	FA/3684/2012	06/02/2013	GENERAL MANAGER,	MR AJAY R MEHTA	LEGAL HEIRS OF DECD. RABARI BHEMABHAI ODHARBHAI,RABARI AMARBEN BHEMABHAI,RABARI SITABEN BHEMABHAI,RABARI TAKHIBEN BHEMABHAI,SPECIAL LAND ACQUISITION OFFICER	
38287	FA/3685/2012	06/02/2013	GENERAL MANAGER,	MR AJAY R MEHTA	LEGAL HEIRS OF DECD. RABARI MAFABHAI SAIJIBHAI,DASHARATHBHAI JITABHAI,AMTHIBEN JITABHAI,BHAVNABEN JITABHAI,ISHWARBHAI MAFABHAI,SAGARBHAI MAFABHAI,GHEMARBHAI MAFABHAI,BABUBEN MAFABHAI,TAKHIBEN MAFABHAI,SITABEN MAFABHAI,JAIRAMBHAI MAFABHAI,SPECIAL LAND ACQUISITION OFFICER	
38288	FA/3686/2012	06/02/2013	GENERAL MANAGER,	MR AJAY R MEHTA	LEGAL HEIRS OF DECD. RABARI TALJABHAI ODHARBHAI,RABARI MITHIBEN TALJABHAI,SPECIAL LAND ACQUISITION OFFICER	
38289	FA/3687/2012	06/02/2013	GENERAL MANAGER,	MR AJAY R MEHTA	ADMINISTRATOR GANOTIYA GOAPALK MANDALI, MERDA,SPECIAL LAND ACQUISITION OFFICER	
38290	FA/3688/2012	22/03/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIJAY MISTRY CONSTRUCTION & RAJKAMAL BUILDERS PVT LTD,UNION OF INDIA ADDITIONAL SECRETARY	RULE UNSERVED,MR MV CHOKSHY,VIRAL K SHAH
38291	FA/3689/2012	14/07/2014	LAKHMANBHAI RAJABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38292	FA/3690/2012	14/07/2014	NATHABHAI RAJABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38293	FA/3691/2012	14/07/2014	LAKHMANBHAI RAJABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38294	FA/3692/2012	14/07/2014	JESINGBHAI KANABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38295	FA/3693/2012	14/07/2014	MULJIBHAI RAMABHAI DODIYA,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38296	FA/3694/2012	14/07/2014	LAKHMANBHAI RAJABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38297	FA/3695/2012	14/07/2014	VIRABHAI RAJABHAI THROUGH HEIRS,KANJIBHAI VIRABHAI,JASUBEN WD/O. VIRABHAI,KAMLABEN D/O.VIRABHAI W/O. SANJAY JESANGBHAI YADAV,MANJUBEN D/O. HIRABHAI & W/O.PRATAPBHAI	,MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38298	FA/3696/2012	14/07/2014	HEIRS OF DECD. NARAN RAMA,PRAVINBAHI NARANBHAI	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38299	FA/3697/2012	14/07/2014	NATHABHAI RAJABHAI DODIYA,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38300	FA/3698/2012	14/07/2014	VIJAYSINH UKABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38301	FA/3699/2012	14/07/2014	NATHABHAI RAJABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
38302	FA/3700/2012	05/12/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KASHANABHAI MANABHAI (SINCE DECD.THRO'L/H),SHIKARI MANSUKHBHAI KASHANABHAI,LALEEBEN KASHANABHAI,SHIKARI SAVITABEN KASHANABHAI,SOMABHAI KASHANABHAI (SINCE DECD. THRO' L/H),GULABHAI KASHANABHAI (SINCE DECD. THRO' L/H),SHIKARI JASWANTBHAI SOMABHAI,GANGABEN RAJUBHAI LUHAR,SUDHABEN KAMLESHBHAI LUHAR,BABUBHAI GULABHAI (SINCE DECD. THRO' L/H),SUSHILABEN GULABHAI,CHAMPABEN GULABHAI	,MR VIJAY N RAVAL

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38303	FA/3701/2012	05/12/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JITABEN W/O VIRSINH GAMJI (SINCE DECD.THRO'L/H),SHIKARI GANPATBHAI VIRSINH,MASURIBEN VIRSINH (SINCE DECD.THRO'L/H),SHANTABEN VIRSINH,RAMEELABEN VIRSINH,CHOKHLIBEN @ SAVITABEN VIRSINH(SINCE DECD.THRO'L/H),SHARDABEN VIRSINH,GANGABEN VIRSINH,BHUDARBHAI MADHUBHAI,LAXMANBHAI BHUDARBHAI,BARIA LAKHMANBHAI SOMABHAI,SAVENKUMAR LAKHMANBHAI,JAGDISHBHAI LAKHMANBHAI	,MR VIJAY N RAVAL
38304	FA/3702/2012	05/12/2012	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GALABHAI NARSINHBHAI SINCE DECD. THRO' L/H,PATEL VALEEBEN GALABHAI,PATEL NILESHBHAI GALABHAI,PATEL RAMESHBHAI GALABHAI,PATEL CHANDRIKABEN GALABHAI,PATEL MEENABEN GALABHAI	DECEASED LITIGANT,MR VIJAY N RAVAL
38305	FA/3703/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. TEJA GAGJI NARAN TEJABHAI,	MR KL DAVE
38306	FA/3704/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI KANJIBHAI,	
38307	FA/3705/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARSHI ARJAN PATEL SINCE DECE. THRO.' L/H.,VEERUBEN WD/O.THAKARSHIBHAI ARJANBHAI PATEL,NANJIBHAI THAKARSHIBHAI PATEL,SUBHASHBHAI THAKARSHIBHAI PATEL,JAGDISHBHAI THAKARSHIBHAI PATEL,VANITABEN BHAGWANJIBHAI TAJPARA	
38308	FA/3706/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANLAL VASHRAM SINCE DECE. THRO.' L/H.,JAMKUBEN MOHANLAL DADHANIYA,MAGANLAL MOHANLAL DADHANIYA,HARSUKHLAL MOHANLAL DADHANIYA,MANSUKHLAL MOHANLAL DADHANIYA,SURESHBHAI MOHANLAL DADHANIYA,BHAGWANJILAL MOHANLAL DADHANIYA,VINODLAL MOHANLAL DADHANIYA,VIJAYABEN AMRUTLAL VACHHANI	
38309	FA/3707/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADHER KHENGAR GAGJI,	
38310	FA/3708/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJI ANAND DADHAMIYA,	
38311	FA/3709/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIK BHIMAJIBHAI,	
38312	FA/3710/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIDAS BHIMJIBHAI,	
38313	FA/3711/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI KHIMJIBHAI,	
38314	FA/3712/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHAL VIRJI,	
38315	FA/3713/2012	15/02/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANLAL NATHABHAI,	
38316	FA/3714/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATEL KANJIBHAI LALABHAI,	MR VIJAY N RAVAL
38317	FA/3715/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PATELIYA HIRABHAI RAMABHAI,PATELIYA DHIRABHAI HATHIBHAI	
38318	FA/3716/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SHANKARBHAI ARJANBHAI PAGI,	MR VIJAY N RAVAL
38319	FA/3717/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMRABHAI LALABHAI PAGI,	MR VIJAY N RAVAL

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38320	FA/3718/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HEIRS OF DECD KANJIBHAI PUJABHAI PATEL,MANIBEN KANJIBHAI PATEL,MANGUBEN KANJIBHAI PATEL,DHANIBEN KANJIBHAI PATEL,DIWALIBEN KANJIBHAI PATEL	DECEASED LITIGANT,MR VIJAY N RAVAL
38321	FA/3719/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HIRABHAI KALUBHAI PAGI,	
38322	FA/3720/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BABUBHAI SHIVABHAI PATEL,	MR VIJAY N RAVAL
38323	FA/3721/2012	28/12/2012	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI BHURABHAI PAGI,	MR VIJAY N RAVAL
38324	FA/3722/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG ADESANG,	RULE SERVED,MR KM SHETH
38325	FA/3723/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI NAGJIBHAI,	RULE SERVED,MR KM SHETH
38326	FA/3724/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALSANG ADESANG SINDHA,DAHIBEN GEMALSANG SINDHA WD/O. GEMALSANG ADESANG SINDHA,ISUPBHAI GEMALSANG SINDHA,NAJIRBHAI GEMALSANG SINDHA,BASIRBHAI GEMALSANG SINDHA,SAHEBKHA GEMALSANG SINDHA,MUMTAZBEN YUSUFBHAI,MERAJBEN MANUBHAI@AKUBHA PARMAR,HASINABEN MAHMADKHA,JUBEDABEN MANUBHA RATHOD	,RULE SERVED
38327	FA/3725/2012	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBA WD/O RUPSAND FATESANG,RASULBHAI RUPSANG,KASAMBHAI RUPSANG,HASANBHAI RUPSANG,DAUDBHAI RUPSANG,UDESANG HIMATSINH (SINCE DECD. THRO' L/H),GAFURBHAI UDESANG,USMANBHAI UDESANG,MADINABEN IJMUDDIN RATHOD,NOORJAHANBEN SHAHIDKHA RATHOD	,RULE SERVED,MR KM SHETH
38328	FA/3726/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI BAPUBHAI,	RULE SERVED,MR KM SHETH
38329	FA/3727/2012	23/11/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASAMBHAI JASHBA BHAVSANG,NANDUBEN JASHBHA (SINCE DECD. THRO' L/H),KASAMBHA JASBHA,RUPBA AMARSANG RATHOD,ANDARBA FATESANG RATHOD,RUPBABEN JASHBHA,ADARBEN JASHBHA	,RULE SERVED,MR KM SHETH
38330	FA/3731/2012	05/12/2012	RAMILABEN DEVJIBHAI PARMAR,	MR AJAY L PANDAV	DALPATBHAI VALJIBHAI MAKWANA,BAJAJ ALLIANZ INSURANCE COMPANY LTD,REKHABEN M SHAH,ORIENTAL INSURANCE CO LTD	,MR RAJNI H MEHTA
38331	FA/3732/2012	28/03/2014	JASHWANTBHAI CHHAGANBHAI PATEL,JIVANBHAI RAVIYABAHI PATEL	MR RK MISHRA	NEW INDIA ASSURANCE COMPANY LTD,RAMILABEN W/O BHAGUBHAI NAMLABHAI PATEL,SHAILESHBHAI BHAGUBHAI PATEL,AJAYKUMAR BHAGUBHAI PATEL	NOTICE SERVED,MR PALAK H THAKKAR
38332	FA/3734/2012	28/11/2018	INDIAN OIL CORPORATION LTD,	M R BHATT & CO.	SUPER HOSPITALITY SERVICES P L,	MR SP MAJMUDAR,MR P P MAJMUDAR
38333	FA/3735/2012	01/08/2013	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE,	MR SACHIN D VASAVADA	RANVIRSINH RAJBAHADUR,	NOTICE UNSERVED
38334	FA/3736/2012	01/08/2013	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	NAGENDRAPRASAD RAM-KRUSHNAPRASAD,	NOTICE NOT RECD BACK
38335	FA/3737/2012	29/07/2013	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	RAMJIBHAI MAGANBHAI,	MR BHARAT SHAH
38336	FA/3741/2012	28/03/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI KESHAVBHAI,	MR KL DAVE

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38337	FA/3742/2012	28/03/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI DEVRAJBHAI (SINCE DECD.THRO'L/H),JAMNADAS KARSHANBHAI BHALODIYA,CHHAGANBHAI KARSHANBHAI BHALO-DIYA,JENTILAL KARSHANBHAI BHALODIYA,JIVANLAL KARSHANBHAI BHALODIYA	
38338	FA/3743/2012	28/03/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VRAJLAL RAVJIBHAI PARSANIYA,	
38339	FA/3744/2012	28/03/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADHER KHIMA JETHA (SINCE DECD.THRO' L/H),POPATBHAI KHIMABHAI,HARSUKHBHAI KHIMABHAI,JAYABEN KHIMABHAI,HANSABEN KHIMABHAI,NIRMALABEN KHIMABHAI,SHARDABEN KHIMABHAI	
38340	FA/3745/2012	14/07/2014	MULJIBHAI RAMABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38341	FA/3746/2012	14/07/2014	HEIRS OF DECE.RANMALBHAI VALABHAI,BHUPPATBHAI RANMALBHAI,ANILBHAI RANMALBHAI,DAXABEN DAUGHTER OF RANMALBHAI & WIFE OF LAKHMANBHAI MERAGBHAI,SHANTABEN WIDOW OF RANMALBHAI	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38342	FA/3747/2012	14/07/2014	VALABHAI RASINGBHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38343	FA/3748/2012	14/07/2014	HEIRS OF DECE.VIRABHAI RAJABHAI DODIYA,KANJIBHAI VIRABHAI,JASUBEN WD/ OF VIRABHAI,KAMLABEN D/O. OF VIRABHAI & W/O. SANJAYBHAI JESANBHAI YADAV,MANJUBEN D/O. HIRABHAI W/O. PRATAPBHAI,NATHABHAI RAJABHAI DODIYA,LAKHMANBHAI RAJABHAI DODIYA	,MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38344	FA/3749/2012	14/07/2014	HEIRS OF DECE.GOVINDBHAI RANDHIRBHAI,UKABHAI GOVINDBHAI,BHAGWANBHAI GOVINDBHAI,BABUBHAI GOVINDBHAI,MANIBEN GOVINDBHAI WIFE OF BACHUBHAI,DUDHIBEN GOVINDBHAI WIFW OD MALABHAI BHIMABHAI,PURIBEN GOVINDBHAI WIFE OF MALABHAI BHIMABHAI,ARJANBHAI GOVINDBHAI SINCE EXPIRED THRO. LEGAL HEIRS,PRABHUBHAI GONVINDBHAI SINCE EXPIRED THRO.' LEGAL HEIRS,KANAKSINNGH ARJANBHAI,MANIBEN WIDOW OF ARJANBHAI,DAXABEN DAUGHTER OF ARJANBHAI & WIFE OF VIJAYBHAI BACHUBHAI,SANDEEPBHAI PRABHUBHAI,JAYDEEPBHAI PRABHUBHAI,NIMUBEN PRABHUBHAI,MANISHABEN PRABHUBHAI WIFE OF HARIBHAI KANABHAI,JAYABEN WIDOW OF PRABHUBHAI GOVINDBHAI	,MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38345	FA/3750/2012	14/07/2014	HEIRS OF DECD. RAJABHAI RANDHIRBHAI YADAV,NATHABHAI RAJABHAI YADAV,DHIRUBHAI RAJABHAI YADAV,RAMABHAI RAJABHAI YADAV,NATHIBEN RAJABHAI WIFE OF UKABHAI DEVABHAI,VALIBEN RAJABHAI WIFE OF LAKHMANBHAI BHAGABHAI,HANSABEN RAJABHAI WIFE OF DEVABHAI LAKHMANBHAI,GANGABEN WIDOW OF RAJABHAI RANDHIRBHAI,MANIBEN RAJABHAI SINCE EXPIRED THRO.' HEIRS & LEGAL REPRESENTATIVE,JIVABHAI JEDHABHAI HUSBAND OF MANIBEN,VIJAYBHAI JIAVABHAI,SHITALBEN JIVABHAI,MONILABEN JIVABHAI	,MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38346	FA/3751/2012	14/07/2014	KARDIYA MERAMBHAI KANABHAI,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38347	FA/3752/2012	14/07/2014	NARANBHAI VARJANGBHAI DODIYA,	MR MD VAKIL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38348	FA/3753/2012	21/03/2013	BABUBHAI MULDAS GANGAJALIA,	MRS NASRIN N SHAIKH	TARABEN D/O JAGDISHBHAI LALDAS CHITARA,	

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38349	FA/3756/2012	21/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DILIPBHAI KANTIBHAI THAKKER,LALITBHAI KANTIBHAI THAKKER,SHITALBEN LALITBHAI THAKKER,DHARMENDRASINH RATUBHAI GOHIL,SARTANSINH TAKHUBHA GOHIL	,RULE SERVED,MR. VISHAL P THAKKER
38350	FA/3757/2012	16/01/2013	HDFC ERGO GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAMJUBEN CHHAGANLAL TARAVIA,KAMLESHBHAI MANSUKHBHAI NIMAVAT	
38351	FA/3758/2012	07/01/2013	THAKOR RATANBEN BABUJI C/O UTTAR GUJARAT KAMDAR,	MR PRABHAKAR UPADYAY	EXECUTIVE DIRECTOR,A B SING (PROPRIETORS)	
38352	FA/3764/2012	12/12/2015	BALWANTBHAI NURABHAI DHABI,	MR MTM HAKIM	ISHWARBHAI RAMABHAI RABARI,KAMLESHKUMAR MANAKABHAI DHABI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,MR VIBHUTI NANAVATI
38353	FA/3765/2012	11/02/2013	JULIET WD/O RUFSBHAI CHHOTABHAI VAGHELA,RAELBHAI RUFSBHAI VAGHELA MINOR THRO' PET. NO.1	MR MTM HAKIM	ABIGAEL CHHOTALAL VAGHELA,BARTHABEN CHHOTALAL VAGHELA,ASHOKBHAI CHHOTALAL VAGHELA,CHHOTALAL PITAMBARDAS VAGHELA,BABUBHAI HIRABHAI THAKORE,SURESHKUMAR GOPALDAS PATEL,NATIONAL INSURANCE COMPANY LTD,MANEWARKHAN REHMATKHAN PATHAN,ORIENTAL INSURANCE CO LTD	
38354	FA/3766/2012	11/02/2013	JULIET WD/O RUFSBHAI CHHOTABHAI VAGHELA,RAELBHAI RUFSBHAI VAGHELA MINOR THRO' PET. NO.1	MR MTM HAKIM	BABUBHAI HIRABHAI THAKORE,SURESHKUMAR GOPALDAS PATEL,NATIONAL INSURANCE COMPANY LTD,MANEWARKHAN REHMATKHAN PATHAN,ORIENTAL INSURANCE CO LTD	
38355	FA/3773/2012	11/02/2013	IFFCO-TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	GOPALBHAI SUKHDEVBHAI SONI,NASIRKHAN SAMIRMIYA SHEKH,KANUBHAI REVABHAI BAROT	
38356	FA/3774/2012	11/02/2013	IFFCO-TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	PARMANANDBHAI MOHANLAL SINDHI,NASIRKHAN SAMIRMIYA SHEKH,KANUBHAI REVABHAI BAROT,GOPALBHAI SUKHDEVBHAI SONI,ICICI LOMBARD GENERAL INSURANCE CO LTD	
38357	FA/3776/2012	01/05/2013	NATIONAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SURESHBHAI SANTILAL PATANI,RAMJIBHAI KANJIBHAI SATIKUVAR	RULE SERVED
38358	FA/3779/2012	22/04/2019	TRANSPORT MANAGER AHMEDABAD MUNICIPAL TRANSPORT,	MR ADIL R MIRZA	BHANWARIBEN MANGUJI CHAVARIYA,SAVITABEN MANGUBHAI CHAVARIYA,GAUTTAMBHAI MANGUBHAI CHAVARIYA,DINESHBHAI MANGUBHAI CHAVARIYA,PRAKASH MANUBHAI CHAVARIYA (MINOR) THRO' NO.2,MAHENDRASINH JOGRAJSINH JHALA	RULE NOT RECD BACK,MR.HIREN M MODI
38359	FA/3780/2012	30/07/2018	SANJAYKUMAR BABUBHAI PATEL'S THROUGH HEIRS,BABUBHAI CHAGANBHAI PATEL	MR MTM HAKIM	KIRITKUMAR DAHYABHAI PATEL,KANTIBHAI DAHYABHAI PATEL,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
38360	FA/3785/2012	01/05/2013	RELIANCE GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,HEIRS OF DECEASED BHARATKUMAR PRABHUDASBHAI BABARIYA,PARULBEN BHARATBHAI BABARIYA,PRABHUDASBHAI NYALCHANDBHAI BABARIYA	,RULE SERVED,MR TUSHAR L SHETH
38361	FA/3786/2012	01/05/2013	RELIANCE GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,HEIRS FO DECEASED HIRENKUMAR NEMCHAND KATKORIYA,NEHABEN HIRENKUMAR KATKORIYA,NIRMALABEN NEMCHANDBHAI KATKORIYA	,RULE SERVED,MR TUSHAR L SHETH
38362	FA/3787/2012	01/05/2013	RELIANCE GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,NEHABEN HIRENKUMAR KATKORIYA	RULE SERVED,MR TUSHAR L SHETH
38363	FA/3788/2012	01/05/2013	RELIANCE GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,ASHWINKUMAR NEMCHANDBHAI KATKORIYA	RULE SERVED,MR TUSHAR L SHETH
38364	FA/3789/2012	01/05/2013	RELIANCE GENERAL INSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,HINABEN ASHWINKUMAR KATKORIYA	RULE SERVED,MR TUSHAR L SHETH

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38365	FA/3790/2012	01/05/2013	RELIANCE GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,NIRMALABEN NEMCHANDBHAI KATKORIYA	RULE SERVED,MR TUSHAR L SHETH
38366	FA/3791/2012	01/05/2013	RELIANCE GENERAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	RAVI GULABBHAI (SINDHI LUHANA),BHAVESHBHAI VINODBHAI VORA,PARULBEN BHARATKUMAR BABARIYA	RULE SERVED,MR TUSHAR L SHETH
38367	FA/3796/2012	16/11/2016	PLATINUM BOND INVESTMENT PVT LTD,	MS PARUL P VASAVADA	ISHAVASYAM ENTERPRISE THROUGH,VIPINCHANDRA HEMATLAL PUNJANI,NAVAL SHANKAR VAJESHANKAR DAVE,ANANTRAY VAJESHANKAR DAVE,PARIKSHIT VIPINCHANDRA PUNJANI	RULE SERVED,UNSERVED EXPIRED (R),MR HARESH N JOSHI
38368	FA/3797/2012	01/05/2013	FUTURE GENERALI INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	LAKSHMAN BACHUBHAI BHUVA,IKBALBHAI BACHUBHAI AJMERI	RULE SERVED
38369	FA/3799/2012	08/12/2015	JIGNABEN KIRTANKUMAR PATEL,KARTAVI KIRTANKUMAR (MINOR) THRO' MOTHER PET.NO.1,SHANKARBHAI MADHAVBHAI PATEL,HANSABEN @ SUMANBEN SHANKARBHAI PATEL	MR KASHYAP R JOSHI	PRAJAPATI RAMSAHAY JAGANNATH,BALWANTBHAI KRUPAJI KUMAVAT (PRAJAPATI),NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,MR SAMIR AFZAL KHAN
38370	FA/3801/2012	21/12/2015	LEGAL HEIRS OF DECD. BABUBHAI NANUBHAI VANKANI,JIGNESH BABUBHAI,MAYURI BABUBHAI,JAIDIP BABUBHAI	MR YOGEN N PANDYA	BHIMABHAI GEMABHAI KUVADIYA,DAYABHAI BHIMABHAI AHIR,NEW INDIA ASSURANCE CO LTD	RULE SERVED BY DS,MR PALAK H THAKKAR
38371	FA/3804/2012	04/07/2013	LEGAL HEIRS OF DECD. ULLASBHAI PARSOTTAMBHAI,BHAVNABEN ULLASBHAI,MAHARSHI ULLASBHAI,MEERABEN ULLASBHAI,PATEL BHAVNABEN ULLASBHAI,PATEL NAINESHBHAI KANUBHAI	MR NK MAJMUDAR	PATEL DINESHBHAI RAMABHAI,	MR KV SHELAT
38372	FA/3806/2012	11/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KANTILAL BAPUJIBHAI PATEL,	MR VIJAY N RAVAL
38373	FA/3807/2012	11/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MANGUBEN WD/O PARSOTTAMBHAI PATEL,DHULIBEN WD/O PARSHOTTAMBHAI PATEL	MR VIJAY N RAVAL
38374	FA/3808/2012	11/12/2012	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MOTIBHAI KHUMAJIBHAI PATEL,	MR VIJAY N RAVAL
38375	FA/3809/2012	11/12/2012	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	BHARVAD MANABHAI MITHABHAI,OFFICER ON SPEICAL DUTY(LAND ACQUISITION),GOVERNMENT OF GUJARAT	
38376	FA/3810/2012	13/08/2015	PROJECT MANAGER,	MARSHALL & ASSOCIATES	LEGAL HEIRS OF SHIVLALBHAI VALLABHAI,NATVARLAL SHIVLAL SAGAR,SHASHIKANT SHIVLAL SAGAR,DHIRAJLAL SHIVLAL SAGAR,SUNDERLAL SHIVLAL SAGAR,SUMANBEN D/O SHIVALAL SAGAR,LEGAL HEIRS OF URMILABEN D/O SHIVLAL SAGAR,MANOJBHAI AMRUTLAL SAGAR,KAUSHIKBHAI AMRUTLAL SAGAR,KAMLESHBHAI AMRUTLAL SAGAR,JOSANABEN BHANABHAI SAGAR,ILABEN SHILASHBHAI SAGAR,SPECIAL LAND ACQUISITION OFFICER	,M/S.VYAS ASSOCIATES,MR P P MAJMUDAR
38377	FA/3811/2012	23/09/2014	CINEMAX INDIA LTD,	M/S WADIAGHANDY AND CO	SUNIL RAMNARAYAN MANTRI,	MR AK MAVALANKAR
38378	FA/3814/2012	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RATHVA BANDRABHAI GANIABHAI,	RULE SERVED,MR VIJAY N RAVAL
38379	FA/3816/2012	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PAGI AKHAMBHAI LALABHAI,	RULE SERVED,MR VIJAY N RAVAL
38380	FA/3817/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NANIBEN WD/O BIJALBHAI SABURBHAI,	RULE SERVED,MR VIJAY N RAVAL
38381	FA/3818/2012	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHAMADIYABHAI KALUBHAI RATHVA,	RULE SERVED,MR VIJAY N RAVAL
38382	FA/3819/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SAVJIBHAI NANSINGBHAI BHIL,	RULE SERVED,MR VIJAY N RAVAL
38383	FA/3820/2012	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RATHVA CHIMANBHAI JANABHAI,RATHVA DEVISINH JANABHAI	RULE SERVED,MR VIJAY N RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38384	FA/3823/2012	21/01/2013	CINEMAX INDIA LTD,	M/S WADIAGHANDY AND CO	SUNIL RAMNARAYAN MANTRI,	MR AK MAVALANKAR
38385	FA/3826/2012	22/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AFJALMIYA AMIRMIYA SAIYED,ATULKUMAR THAKRELAL VYAS,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,VINUBHAI MELABHAI CHAUHAN	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
38386	FA/3828/2012	24/12/2012	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	DASHRATHSINH DHANESINH TUWOR,	
38387	FA/3829/2012	19/03/2013	MITHAILAL DEVNATHBHAI YADAV,DEVRAJIDEVI MITHAILAL YADAV	MR JM BAROT	DASHRATHLAL ISHWERLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR
38388	FA/3830/2012	26/02/2013	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. PRADIPKUMAR YADAV HIMANSHU (MINOR),L/H OF DECEASED PRADIPKUMAR YADAV. RADHABEN (MINOR),L/H OF DECEASED PRADIPKUMAR YADAV. ANSHU (MINOR),L/H OF DECEASED PRADIPKUMAR YADAV. PREMVATI WD/O,MOHAMMEDHA HANIF MOHAMMAD NAZIRKHAN,HEMALBEN SANJAYBHAI SHAH,INDRAVATI W/O OMPRAKASH BACHCHANLAL,OMPRAKASH BACHCHANLAL YADAV SHISHI HAT, ITAVA,	RULE SERVED,RULE UNSERVED,(MR PARESH M DARJI)
38389	FA/3833/2012	02/04/2019	PATEL BHARATBHAI KANTILAL SANEPARA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANTILAL NANDRAMBHAI DEVMURARI,NATIIONAL INSURANCE CO.LTD.,RAJENDRA KANTIBHAI SANEARA,NATIONAL INSURANCE CO LTD.	RULE SERVED,(MR MAULIK J SHELAT)
38390	FA/3834/2012	13/08/2015	LEGAL HEIRS OF DECEASED RABARISAGARBHAI DEVJIBHAI,ISHABEN SAGARBHAI,NARANBHAI SAGARBHAI,KALIBEN SAGARBHAI,SHANTABEN SAGARBHAI	(MR A J PATEL),(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38391	FA/3835/2012	13/08/2015	LEGAL HEIRS OF DECEASED THAKORGALAJI CHATURJI,BHARATJI GALAJI,SHANTABEN WD/O GALAJI CHATURJI,MANJULABEN GALAJI,LILABEN GALAJI,KAMLABEN WD/O RAMAJI GALAJI,RAJUJI RAMAJI,BHOLAJI RAMAJI,MUKESHJI RAMAJI,KANCHANBEN RAMAJI,LEGAL HEIRS OF DECEASED THAKORVIRAMJI CHATURJI,CHANCHIBEN WD/O DANAJI VIRAMJI,ARJANJI DANAJI,BHEMAJI DANAJI,DINUJI DANAJI,HARIJI DANAJI,PRAVINJI DANAJI,BABIBEN WD/O KANAJI VIRAMJI,AMTHAJI KANAJI,BHIKHUJI KANAJI,RAMTUJI KANAJI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38392	FA/3836/2012	13/08/2015	THAKOR PALIBEN SHANKARJI,THAKOR CHUNTHAJI SHANKARJI,THAKOR SAVITABEN SHANKARJI,THAKOR CHANDUJI MOHANJI	(MR A J PATEL),(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38393	FA/3837/2012	13/08/2015	LEGAL HEIRS OF DECEASED THAKORDANAJI VIRAMJI,ARAJANJI DANAJI,BHEMAJI DANAJI,DINESHJI DANAJI,KANTIJI DANAJI,PRAVINJI DANAJI,HARIJI DANAJI,BEBIBEN DANAJI,TARABEN DANAJI,KALIBEN DANAJI,SAJANBEN DANAJI	(MR A J PATEL),(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38394	FA/3838/2012	13/08/2015	LEGAL HEIRS OF DECEASED THAKORGABHAJI BABJI,THAKOR RAJUJI GABHAJI	(MR A J PATEL),(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38395	FA/3839/2012	13/08/2015	THAKOR KANUJI PRATAPJI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38396	FA/3840/2012	13/08/2015	THAKOR BALDEVJI KALAJI,THAKOR RAMANJI KALAJI	(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38397	FA/3841/2012	12/12/2012	LEGAL HEIRS OF DECEASED THAKORDAHIBEN D/O BHUPATAJI AND WD/O,BALDEVJI SHANAJI THAKOR,BALUBEN SHANAJI THAKOR,GITABEN SHANAJI THAKOR,KASHIBEN SHANAJI THAKOR	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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38398	FA/3842/2012	13/08/2015	LEGAL HEIRS OF DECEASED THAKORATAJI BECHARAJI,MANGUBEN WD/O THAKOR ATAJI,ISHWARJI ATAJI THAKOR,BHAVUJI ATAJI THAKOR,BANSIJI ATAJI THAKOR,PRAVINJI ATAJI THAKOR,CHANCHALBEN ATAJI THAKOR,VIDHYABEN ATAJI THAKOR,VASUBEN ATAJI THAKOR,LEGAL HEIRS OF DECEASED BHEMAJI BECHARAJI,KANAJI BHEMAJI THAKOR	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38399	FA/3843/2012	13/08/2015	SHAH VINODKUMAR SHANTILAL,	(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38400	FA/3844/2012	13/08/2015	CHAIRMAN-PARK LAND NORTH AVENUE CO OP HOU.SOC.LTD.,	(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38401	FA/3845/2012	13/08/2015	PRAJAPATI RANCHHODBHAI SENDHABHAI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38402	FA/3846/2012	13/08/2015	THAKOR GABHAJI CHUNTHAJI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38403	FA/3847/2012	13/08/2015	DECEASED THAKOR AMBARAM MAFAJI THRO HIS LEGAL HEIRS,MOTIBEN, W/D OF AMBMARAM MAFAJI,MAHOTJI AMBARAM MAFAJI,RUKHIBEN, DAUGHTER OF AMBMARAM MAFAJI,DHULAJI, SON OF AMBMARAM MAFAJI,SHARDABEN, DAUGHTER OF AMBMARAM MAFAJI,BALUBEN, DAUGHTER OF AMBMARAM MAFAJI,JASSIBEN, DAUGHTER OF AMBMARAM MAFAJI	(MR A J PATEL),MR SHITAL R PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38404	FA/3848/2012	13/08/2015	THAKOR MANAJI ABHARAJI,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38405	FA/3849/2012	12/12/2012	POWER OF ATTORNEY HOLDER OF PRATHAMESH FARMS PRIVATE LTD.,	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
38406	FA/3850/2012	13/08/2015	THAKOR BHIKHAJI SOMAJI SINCE DECEASED THROUGH HEIRS,KASHIBEN WD/O BHIKHAJI SOMAJI,NAGARJI BHIKHAJI,DAHIBEN BHIKHAJI,RAIBEN BHIKHAJI,SAVITABEN BHIKHAJI,THAKOR ARAJANJI SOMAJI,THAKOR LAXMANJI SOMAJI	(MR A J PATEL),(MR UMESH A TRIVEDI)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38407	FA/3851/2012	13/08/2015	LEGAL HEIRS OF DECEASED MALJIBHAI GOVABHAI,RASUBEN MALJIBHAI,RABARI MAHADEVBHAI MALJIBHAI,RABARI LALLUBHAI MALJIBHAI,RABARI KARMANBHAI MALJIBHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38408	FA/3864/2012	09/01/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BALDEVBHAI ATMARAM,SPECIAL LAND ACQUISITION OFFICER	,(MR A J PATEL)
38409	FA/3865/2012	04/03/2014	OM SIDDH VINAYAK IMPEX PRIVATE LIMITED THROUGH DIRECTOR,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAMSINGH BAKHATURAM,	MR Y J PATEL
38410	FA/3873/2012	11/02/2017	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	GANESHBHAI JASRAJBHAI PATEL,DASHRATHBHAI BHANUSHANKER THAKAR	RULE SERVED,MS AMRITA AJMERA
38411	FA/3874/2012	04/02/2013	BABUBHAI PARSOTTAMBHAI PANDYA,	MR SACHIN D VASAVADA	LABOUR COURT AND EX OFFICIO COMMISSIONER UNDER W C ACT,NEW INDIA ASSURANCE CO LTD,SURVODAYA ASHRAM MADHI	NOTICE SERVED BY DS,MR PALAK H THAKKAR
38412	FA/3875/2012	25/07/2017	SANJEET UPENDRA SAHANI,	MR.HIREN M MODI	FALGUNIBEN JITENBHAI KHAKHARIA,NEW INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR PALAK H THAKKAR
38413	FA/3879/2012	12/08/2015	SHAILESH MOHANBHAI RATHOD,	MR KV SHELAT	SIMABEN @ GANGABEN D/O JAYRAMBHAI PARMAR,	MR.HIREN M MODI
38414	FA/3883/2012	04/03/2013	SALIMBHAI ABDULBHAI VORA,	MR MA BUKHARI	PARMAR LAXMANBHAI RANCHHODBHAI,NEW INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
38415	FA/3884/2012	04/03/2013	YUNUSBHAI HAJI IBRAHIMBHAI VORA,	MR MA BUKHARI	PARMAR LAXMANBHAI RANCHHODBHAI,NEW INDIA INSURANCE CO LTD	
38416	FA/3885/2012	04/03/2013	SAFIBHAI GAFOORBHAI VORA,	MR MA BUKHARI	PARMAR LAXMANBHAI RANCHHODBHAI,NEW INDIA INSURANCE CO LTD	

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38417	FA/3887/2012	14/12/2012	BHARAT SANCHAR NIGAM LIMITED THROUGH PGMTD,	MS ROOPAL R PATEL	SURAT PANJARAPOLE TRUST TRHOUGH TRUSTEES,NAYANBHAI NAVINCHAND BHARATIYA,KIRTIKUMAR KANTILAL SHROFF,RASIKLAL MAGANLAL SHAH DELETEDAS PER COURT'S ORD.DT.9/11/12,JAGDISHCHANDRA BABUBHAI NAGARSHETH,CHANDRAKANTBHAI RANGILDAS GANDHI,ATULKUMAR HASMUKHLAL SHAH,BABUBHAI PUNAMCHAND GANDHI,AASHITBHAI VIRENDRABHAI GANDHI,DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER	,DELETED,MRS KETTY A MEHTA
38418	FA/3893/2012	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	RAJESHBHAI SOMABHAI RATHOD,RAJUBHAI NANABHAI BAROT	RULE SERVED,(MR PARESH M DARJI)
38419	FA/3897/2012	02/05/2013	FUTURE GENERAL INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HIRABEN W/O CHATURBHAI ARJANBHAI JALA,SHANTABEN CHANABHAI KHIMSURIYA	RULE SERVED,MR NK MAJMUDAR
38420	FA/3898/2012	02/05/2013	FUTURE GENERAL INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HIRABEN W/O CHATURBHAI ARJANBHAI JALA,HANSABEN KISHOREBHAI PARMAR	RULE SERVED,MR NK MAJMUDAR
38421	FA/3899/2012	02/05/2013	FUTURE GENERAL INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HIRABEN W/O CHATURBHAI ARJANBHAI JALA,VAISHALIBEN RATNABHAI MAKWANA W/O MAHESHBHAI J KHIMSURIYA	RULE SERVED,MR NK MAJMUDAR
38422	FA/3900/2012	18/12/2012	ALIZA SAMUAL SIBU CHRISTIAN,	MR.HIREN M MODI	MERRY SAMI SAMUAL,ROZY SAMI SAMUAL MINOR THROUGH,ROBERT SAMI SAMUAL MINOR THROUGH,COMMANDANT SAHEB,UNION OF INDIA THROUGH	MR MEHUL S SHAH,(MR SURESHM SHAH),MR SAURABH G AMIN
38423	FA/3901/2012	15/03/2013	LEGAL HEIRS OF DECD GORDHANBHAI BHARTHIBHAI PARMAR,KASTURIBEN GORDHANBHAI PARMAR,MAHESHBHAI GORDHANBHAI PARMAR,REENABEN GORDHANBHAI PARMAR,SONALBEN GORDHANBHAI PARMAR,BHAVNABEN GORDHANBHAI PARMAR	MR. HEMAL SHAH	DRIVER,OWNER- NARANBHAI DAMABHAI MOKARIYA,INSURANCE CO. UNIETD INDIA INSURANCE CO LTD,OWNER RAMESHBHAI BHARTIBHAI PARMAR,INSURANCE CO. ORIENTAL INSURANCE CO.	,MS AMEE YAJNIK,(MR MAULIK J SHELAT)
38424	FA/3902/2012	16/12/2013	HDFC BANK LTD,	MR PM DAVE	NILESH H MODI,	MR MANISH J PATEL
38425	FA/3904/2012	22/01/2013	MONGHIBEN KISHANBHAI VAGHORA,VARSHABEN KISHANBHAI VAGHORA,PARULBEN KISHANBHAI VAGHORA,NEELAMBEN KISHANBHAI VAGHORA,NITINBHAI KISHANBHAI VAGHORA,CHANDRIKABEN KISHANBHAI VAGHORA,YOGITABEN KISHANBHAI VAGHORA,SUNITABEN (SUMAN) KISHANBHAI VAGHORA SINCE MINOR THROUGH	MR RAJESH M CHAUHAN	SAVITABEN DHANJIBHAI VAGHORA,	MRS NISHA M PARIKH,HCLS COMMITTEE
38426	FA/3905/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HAMIRBHAI VAJABHAI PATELIYA SINCE DECE. THRO.' L/H.,RATANSINH HAMIRBHAI PATELIYA,SOMABHAI HAMIRBHAI PATELIYA,HATHISINH HAMIRBHAI PATELIYA SINCE DECE.THRO.' L/H.,FATESINH HAMIRBHAI PATELIYA SINCE DECE. THRO.' L/H.,GOLIBEN WD/O.HATHISINH HAMIRBHAI PATELIYA,ARJANBHAI HATHISINH PATELIYA,TAKHATSINH HATHISINH PATELIYA,RAMESHBHAI HATHISINH PATELIYA,CHANDRASINH HATHISINH PATELIYA,BHURIBEN WD/O.FATESINH HAMIRBHAI PATELIYA,GULABSINH FATESINH PATELIYA,BHARATBHAI FATESINH PATELIYA,TIKABHAI FATESINH PATELIYA	,RULE SERVED

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38427	FA/3906/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHAIJIBHAI GALABHAI NAIK SINCEDECE. THRO.' L/H.,RAISINGBHAI BHAIJIBHAI NAIK SINCE DECE. THRO.' L/H.,SOMABHAI BHAIJIBHAI NAIK SINCE DECE. THRO.' L/H.,ARJUNBHAI BHAIJIBHAI NAIK,SALAMBHAI BHAIJIBHAI NAIK,TERABHAI BHAIJIBHAI NAIK,RATANBHAI BHAIJIBHAI NAIK,SHANTABEN VIRABHAI,SONIBEN KABHSINH,KASHIBEN SANKALBHAI,CHANDABEN WD/O.RAISINGBHAI BHAIJIBHAI NAIK,BHOPATBHAI RAISINBHAI NAIK,RAMESHBHAI RAISINGBHAI NAIK,GORDHANBHAI RAISINGBHAI NAIK,SURAJBHAI RAISINGBHAI NAIK,GALIBEN RAISINGBHAI NAIK,KANTABEN SALAMBHAI,MAGALIBEN PRATAPSINH,RUKHIBEN BHIKABHAI,CHAMPABEN WD/O.SOMABHAI BHAIJIBHAI NAIK,RAIJIBHAI SOMABHAI NAIK,BUDHABHAI SOMABHAI NAIK,LEELABEN BHURABHAI	,RULE SERVED,RULE UNSERVED
38428	FA/3907/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SHANA HEMALBHAI PATELIYA SINCE DECE. THRO.' L/H.,VALABHAI SHANABHAI PATELIYA,KALIBEN PRATAPBHAI	DECEASED LITIGANT,MR VIJAY N RAVAL
38429	FA/3908/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	NAIK RUPALBHAI SABURBHAI SINCEDECE. THRO.' L/H.,CHIMANBHAI RUPABHAI SINCE DECETHRO.' L/H.,SALAMBHAI RUPALBHAI NAIK,LILIBEN RAYJIBHAI NAIK,SHARDABEN BHOPATBHAI NAIK,MANGIBEN RAMESHBHAI NAIK,KALIBEN WD/O.CHIMANBHAI RUPALBHAI NAIK,PARSHOTTAMBHAI CHIMANBHAI NAIK,BHALABHAI CHIMANBHAI NAIK,RADHABEN CHIMANBHAI NAIK	,RULE SERVED,UNSERVED EXPIRED (R)
38430	FA/3909/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DECD. RUMALBHAI RAYJIBHAI,RATANBHAI KALUBHAI	,MR VIJAY N RAVAL
38431	FA/3910/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	MOTIBHAI PARTHIBHAI HARSING VANJARA,	RULE SERVED
38432	FA/3911/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JAYSINH AMARSINH,	RULE SERVED
38433	FA/3912/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHHAGANBHAI BHAVABHAI SINCE DECE.,BHATIBHAI CHHAGANBHAI,TAJUBEN NAGARBHAI,KALIBEN VAGHABHAI,FULIBEN ARJUNBHAI,KASHIBEN RUPSINH,KAMLABEN AARATSINH	DECEASED LITIGANT,MR VIJAY N RAVAL
38434	FA/3913/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHHAGANBHAI NARSINGBHAI,	MR VIJAY N RAVAL
38435	FA/3914/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RUPALBHAI MANABHAI,	MR VIJAY N RAVAL
38436	FA/3915/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	VECHATBHAI JOKHANABHAI BARIA,	MR VIJAY N RAVAL
38437	FA/3916/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DECD. ANDRABHAI MATHURBHAI BARIA,RUPALBAHI ANDRABAHI BARIA,DAYABHAI CHHALABHAI BARIA	,MR VIJAY N RAVAL
38438	FA/3917/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KHUMABHAI AMRABHAI VANZARA,	RULE SERVED
38439	FA/3918/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DHIRAJSINH DALABHAI,	MR VIJAY N RAVAL
38440	FA/3919/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RATANBEN DALABAHI CHHAGANBHAI,	MR VIJAY N RAVAL
38441	FA/3920/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DECD. JIVABHAI VECHATBHAI,NAWALSINH ABHESINH BARIA SINCE DECE. THRO.' L/H.,PRABHATSINH NAWALSINH BARIA,MANGALSINH NAWALSINH BARIA	,MR VIJAY N RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38442	FA/3921/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	FULABHAI BHURBHAI PAGI SINCE DECE. THRO.' L/H.,REVABEN WD/O.FULABHAI BHURABHAI PAGI,BHEMABHAI FULABHAI PAGI,KALUBHAI FULABHAI PAGI,AMRATBEN FULABHAI PAGI,RATANSINH KANAKSINH,NATHABHAI BHURABHAI SINCE DECETHRO.' L/H.,NANDABEN BABUSINH,LEELABEN SARTANSINH,BIJALBHAI NARUBHAI	,RULE SERVED,MR VIJAY N RAVAL
38443	FA/3922/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JETHABHAI GOVINDBHAI VANKAR,DINESHBHAI KALUBHAI,MANABHAI GOVINDBHAI,KANTIBHAI DHULABHAI,KHATUBHAI GOVINDBHAI	MR VIJAY N RAVAL
38444	FA/3923/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI JESINGBHAI PAGI SINCEDECE. THRO.' L/H.,KANKUBEN WD/O.SOMABHAI JESINGBHAI PAGI,HITESHBHAI SOMABHAI PAGI	,RULE SERVED
38445	FA/3924/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BALVANTBHAI JESINGBHAI,RATANSINH CHHAGANBHAI,LAXMANBHAI VECHATBHAI,PUNABHAI MANSUKHBHAI	RULE SERVED
38446	FA/3925/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAVESINH ANDARABHAI,	MR VIJAY N RAVAL
38447	FA/3926/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DECD. BHATHIBHAI RANCHHODBHAI,VIKRAMBHAI BATHIBAHI,SOMABHAI JAGUBHAI,RAYSINGBHAI SIVABHAI	,MR VIJAY N RAVAL
38448	FA/3927/2012	14/03/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JESINGBHAI BATHIBHAI,	MR VIJAY N RAVAL
38449	FA/3928/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SALAMBHAI CHANDUBHAI PAGI,	MR VIJAY N RAVAL
38450	FA/3929/2012	20/07/2015	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (R & B),STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHAMPABEN CHHATRASINH PAGI,RATANSING CHHATRASINH PAGI,AMARSING CHHATRASINH PAGI	MR VIJAY N RAVAL
38451	FA/3930/2012	20/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJAKHUSEIN ABDULBHAI MALEK,ASMABANU ZAKIRHUSEIN KURESHI	RULE SERVED,RULE UNSERVED,(MR PARESH M DARJI)
38452	FA/3931/2012	20/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJAKHUSEIN ABDULBHAI MALEK,ZAKIRHUSEIN RASULMIYA KURESHI	RULE SERVED,RULE UNSERVED,(MR PARESH M DARJI)
38453	FA/3932/2012	26/04/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NIKHILKUMAR ISHWARBHAI PATEL,LALITABEN PATEL SINCE DECD. THROUGH HEIRS,BHOGILAL RAMANBHAI PATEL,JAGDISH RAMANBHAI PATEL	,RULE SERVED,UNSERVED EXPIRED (R),MS NANDINI JOSHI
38454	FA/3934/2012	21/03/2013	VADILAL BHIKHARAM,	MR BHARAT SHAH	REGIONAL DIRECTOR,	
38455	FA/3935/2012	26/03/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	B H SHAH,BALVANTBHAI LAXMANBHAI VAGHELA,JAYESHBHAI RAMABHAI SOLANKI	RULE SERVED
38456	FA/3941/2012	26/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR SHAILAVIBEN D/O HIRENKUMAR MAHESHBHAI SHAH,HIRENDRAKUMAR MAHESHBHAI SHAH,RAJESHBHAI MAFATBHAI PATEL,ARVINDBHAI C.PATEL,GOVINDBHAI KHODABHAI PATEL,KIRITBHAI CHIMANBHAI SHAH,ICICI LOMBARD GENERAL INS.CO.	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
38457	FA/3948/2012	01/08/2016	JANKIBEN SARTANBHAI RATHVA,SARTANBHAI KELJIBHAI RATHVA	MR MTM HAKIM	PRAKASH RADHESHYAM,LIYAQATHUSEN KHURSIDHUSEN,ORIENTAL INSURANCE COMPANY	RULE SERVED,MR R G DWIVEDI
38458	FA/3959/2012	12/02/2014	KAMUBEN DAHYABHAI SUTHAR,MANUBHAI DAHYABHAI SUTHAR	MR TEJAS P SATTA	N P ENTERPRISE,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
38459	FA/3961/2012	14/02/2013	NANJIBHAI RAMJJIBHAI BHALARA,	MR UT MISHRA	GANPATLAL SUNDARLALL,SHYAMLAL GORDHARILAL JAT,NEW INDIA ASSURANCE CO LTD	,MR SUNIL B PARIKH

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38460	FA/3962/2012	16/01/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	TEJABHAI MASHRUBHAI THAKOR F/O SHAILESHBHAI T THAKOR,RASUBEN TEJABHAI THAKOR M/O SHAILESHBHAI T THAKOR,DHANJIBHAI K RABARI	
38461	FA/3966/2012	10/06/2015	RANCHHODBHAI MAADHABHAI KOTADIA,	MR TUSHAR L SHETH	ZAHID ISHAKBHAI DALVADI,UNITED INDIA INSURANCE CO LTD,RAJESH HIRABHAI ERBHA,NATIONAL INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR NAGESH C SOOD,MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN
38462	FA/3974/2012	10/04/2018	VIPINBHAI MAGANBHAI BIN AMTABHAI DESAI,	MR SHITAL R PATEL	DECD DESAI MANUBHAI RAMBHAI THROUGH LEGAL HEIRS,MADHUKANTABEN WD/O MANUBHAI RAMBHAI,DECD. DESAI CHIMANBHAI RAMBHAITHROUGH HEIRS,DHIRAJBEN WD/O CHIMANBHAI RAMBHAI,HEMABEN D/O. CHIMANBHAI RAMBHAI,RAJENDRAKUMAR CHIMANBHAI DESAI,SHARADBHAI CHIMANBHAI DESAI,SUNILBHAI CHIMANBHAI DESAI,PRAKSHA CHIMANBHAI DESAI,DECD. DESAI DINUBHAI RAMBHAI THROUGH LEGAL HEIRS,INDUMATIBEN DINUBHAI DESAI,NEELABEN RAJESHBHAI PATEL,DEENABEN BHUPESHKUMAR PATEL,DECD DESAI CHHOTABHAI LALLUBHAI THROUGH LEGAL HEIRS,DESAI BIPINBHAI CHHOTABHAI,DESAI RAJNIKANTBHAI CHHOTABHAI,DESAI SUSHILABEN CHHOTABHAI,DESAI INDIRABEN CHHOTABHAI,DECD DESAI VITALBHAI LALLUBHAITHROUGH LEGAL HEIRS,DESAI PARIMAL VITTALBHAI,DESAI VIBHABEN VITTALBHAI,DESAI SAVITABEN VITTALBHAI,DESAI SHWETABEN VITTALBHAI,NADIAD MUNICIPALITY	,RULE SERVED,MR MEHUL SHARAD SHAH,MR MRUGEN K PUROHIT
38463	FA/3976/2012	20/03/2013	ORIENTAL INSURANCE COMPANY LTD,	MR KK NAIR	VINUBHAI VADILAL DANTANI,JITENDRAKUMAR K THAKORE	RULE SERVED,MR.HIREN M MODI
38464	FA/3977/2012	11/02/2015	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NAVALSINH BHAVSINH RATHOD,LAXMIBEN NAVALSINH RATHOD,BACHHUBHAI KALUBHAI MAVI,PREMCHAND SURSINHBHAI PASAYA,NEW INDIA ASSURANCE CO LTD,ASHOKKUMAR TULSIDAS KRISHNANI C/O ADMINISTRATOR AMARSINH	RULE SERVED,MR VIBHUTI NANAVATI,MR.HIREN M MODI
38465	FA/3981/2012	08/02/2020	KALSINH CHENSINH SODHA,ANDHARSINH KALSINH SODHA,SAITANSINH KALSINH SODHA,HARISINH KALSINH SODHA,SWAROOPKAUR KALSINH SODHA	MR.HIREN M MODI	CHHATSINH VERISALSINH SODHA,ASHOKKUMAR NATHARAM,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR VC THOMAS
38466	FA/3983/2012	02/04/2013	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	HEIR OF DECD. MINOR RINKAL LABHUBHAI VAGHELA,LABHUBHAI BHAGVANBHAI VAGHELA,KAMUBEN LABHUBHAI VAGHELA,BHARATBHAI DAHYABHAI VAGHASIYA,RANABHAI KARSANBHAI MANDAVIYA	,RULE SERVED,MR CHIRAG H PAREKH,MR VISHWAS S DAVE
38467	FA/3985/2012	17/04/2013	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	BHARATBHAIRANABHAI MAKWANA,NILESHBHAI NATUBHAI MAKWANA,NILESHBHAI NATUBHAI MAKWANA	NOTICE NOT RECD BACK,MR JAYSINH R JADEJA
38468	FA/3988/2012	24/07/2015	BHARTIBEN W/O VALLABHBHAI BABARBHAI PATEL,PALLAVIBEN VALLABHBHAI PATEL,NIRAV VALLABHBHAI PATEL MINOR THROUGH MOTHER	MR.HIREN M MODI	HARSHADBHAI THAKORBHAI PATEL,FAROOKBHAI USMANBHAI SHAIKH,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
38469	FA/3989/2012	20/03/2013	UNITED INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	KHODABHAI RAGHUBHAI SORIYA,NILESHBHAI NATHABHAI MARKANA	RULE SERVED

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38470	FA/3992/2012	07/10/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	HEIRS OF DECEASED NETRA RAMNATH MAHANTA(MEHTA),KAMLABEN NETRA MAHANTA (MEHTA),VIVEK NETRA MAHANTA (MEHTA)-MINOR THRO' RESP. 1/1,KESHAV NETRA MAHANTA (MEHTA)-MINOR THRO' RESP.1/1,BANDENA NETRA MAHANTA (MEHTA)-MINOR THRO' RESP.1/1,RASIKBHAI PARSOTTAM RANA,SHILPABEN HITESHBHAI PATEL,NEW INDIA ASSURANCE COMPANY LIMITED	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
38471	FA/3997/2012	04/04/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	KANTABEN W/O PARSOTTAM LAKHABHAI ANDANI,PRASHANT GUNWANT PARSOTTAM ANDANI,SHANTUBHAI TAPUBAHI KHACHAR	RULE SERVED,RULE UNSERVED,MR VIJAY H NANGESH
38472	FA/3998/2012	04/04/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	RAMA GIGA VINJUDA,SHANTILAL TAPUBHAI KHACHAR	RULE SERVED,MR VIJAY H NANGESH
38473	FA/3999/2012	04/04/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	LABHUBEN W/O MALA,KALA MALA -MINOR THROUGH MOTHER LABHUBEN W/O MALA,SHANTUBHAI TAPUBAHI KHACHAR	RULE SERVED,MR VIJAY H NANGESH
38474	FA/4000/2012	04/04/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	HARIJAN GOVIND LAKHA,HARIJAN HANSHIBEN GOVIND,HITESH KANU MINOR THROUGH FRIEND,ASHWIN HITESH KANU MINOR THROUGH FRIEND,SHANTUBHAI TAPUBHAI KHACHAR	RULE SERVED,MR VIJAY H NANGESH
38475	FA/4002/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF CHANCHALBEN HIRABHAI,HEIR OF CHANDUBHAI HIRABHAI,RAMILABEN WD/O CHANDUBHAI HIRABHAI,CHIMANBHAI CHANDUBHAI,DAXABEN D/O CHANDUBHAI,MANJULABEN D/O CHANDUBHAI,RAMESHBHAI CHANDUBHAI	,MR KM SHETH
38476	FA/4003/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHULABHAI MOHANBHAI,KHUMANSANG DHULABHAI	,MR KM SHETH
38477	FA/4004/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTBHAI CHHAGANBHAI,	MR KM SHETH
38478	FA/4005/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI AYESHA D/O AHMAD BHAYAJI,	MR KM SHETH
38479	FA/4006/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BAPALBHAI DHULABHAI,DAHYABHAI BAPALBHAI	,MR KM SHETH
38480	FA/4007/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF HAJI HASANBHAI ALIBHAI,GULAMBHAI HAJI HASANBHAI	,MR KM SHETH
38481	FA/4008/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHATIJABEN NAZIR HASAN PATEL,	MR KM SHETH
38482	FA/4009/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI FULABHAI PARMAR,	MR KM SHETH
38483	FA/4010/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUMTAZBEN D/O ISMAIL AKUJI,	MR KM SHETH
38484	FA/4011/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DAHYABHAI SHANABHAI,NARMADABEN WD/O DAHYABHAI SHANABHAI,LALITABEN D/O DAHYABHAI,JAYSINH DAHYABHAI,VIDYABEN D/O DAHYABHAI,DILIPBHAI DAHYABHAI,ILABEN D/O DAHYABHAI	,MR KM SHETH
38485	FA/4012/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SALIM HASAN PATEL,	MR KM SHETH
38486	FA/4013/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI SHANABHAI,	MR KM SHETH

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38487	FA/4014/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIBHAI DABHAIBHAI,HEIRS OF SURSANGBHAI HARIBHAI,LAXMIBEN WD/O SURSAN HARIBHAI PARMAR,JASVANTBHAI SURSANGBHAI PARMAR,MANSANGBHAI SURSANGBHAI PARMAR,SHAILESHBHAI SURSANGBHAI PARMAR,RAMILABEN D/O SURSANGBHAI PARMAR,NARMADABEN D/O SURSANTBHAI PARMAR	,MR KM SHETH
38488	FA/4015/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHANDUBHAI RANCHHODBHAI,SAVITABEN WD/O CHANDUBHAI RANCCHODBHAI PARMAR,RAJESHBHAI CHANDUBHAI PARMAR,MAHESHBHAI CHANDUBHAI PARMAR	,MR KM SHETH
38489	FA/4016/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHGWANSINH JEETSINH,	MR KM SHETH
38490	FA/4017/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF MUSA HAJI,	MR KM SHETH
38491	FA/4018/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN CHANDUBHAI,	MR KM SHETH
38492	FA/4019/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BALUBEN WD/O CHHAGANBHAI DHURAJI,SONABEN D/O CHHAGANBHAI,NARMADABEN D/O CHHAGANBHAI,BHAGVATIBEN D/O CHHAGANBHAI,SURAJBEN D/O CHHAGANBHAI,SHANTABEN D/O CHHAGANBHAI,ANSUYABEN D/O CHHAGANBHAI,KAILASHBEN D/O CHHAGANBHAI,JASVANTBHAI CHHAGANBHAI,MANSANGBHAI CHHAGANBHAI,BALVANTBHAI CHHAGANBHAI	,MR KM SHETH
38493	FA/4020/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTUBHAI AKBARBHAI,	MR KM SHETH
38494	FA/4021/2012	28/12/2012	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF CHANDUBHAI SHANKARBHAI,SURESHBHAI CHANDUBHAI	,MR KM SHETH
38495	FA/6/2013	09/01/2013	JAYVANTIBEN MANOJBHAI PUNJABI,	(MR VM PANCHOLI)	BHARTIBEN RAMESHCHANDRA PATEL,	
38496	FA/11/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI PREMABHAI,	MR KM SHETH
38497	FA/12/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHAVBHAI SADABHAI,	MR KM SHETH
38498	FA/13/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG AMARSANG,	MR KM SHETH
38499	FA/14/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KHUMANSANG AMIRSINH,SHANTABEN WD/O KHUMANSINH	,MR KM SHETH
38500	FA/15/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARISINH FULSANG,MANSINH HARISINH	,MR KM SHETH
38501	FA/16/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBEN SHANKARBHAI,	MR KM SHETH
38502	FA/17/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPSANG UDESANG CHHAGANBHAIGOHIL,	
38503	FA/18/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF TALSHIBHAI GALABHAI,HARIBHAI TALSHIBHAI	,MR KM SHETH
38504	FA/19/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARISANG NANSANG,	MR KM SHETH
38505	FA/20/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHAJIBHAI MAGANBHAI,	MR KM SHETH
38506	FA/21/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI UKADBHAI,	MR KM SHETH
38507	FA/22/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTSINH DOLATSINH,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38508	FA/23/2013	05/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD VALI IBRAHIM,	MR KM SHETH
38509	FA/24/2013	22/04/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	JASHWANTBHAI CHHAGANLAL MORADIA,KALPESHBHAI JASHWANTBHAI MORADIA,MINOR GAURIBEN KANUBHAI WAGHELA,MINOR MERUBHAI @ MANISH KANUBHAI WAGHELA,MINOR PIYUSH KANUBHAI WAGHELA,POPATBHAI SHANKERBHAI WAGHELA,NANUBEN POPATBHAI WAGHELA,BISMILLAKHAN HAJIKHAN MALEK,RAVJIBHAI JADAVJIBHAI PATEL,ORIENTAL INSURANCE CO.	,RULE SERVED,MS KARUNA V RAHEVAR
38510	FA/25/2013	04/04/2013	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	NILESH NAROTTAMBHAI GONDALIYA,MAHESHBHAI G MAKWANA,RAVJIBHAI JADAVJIBHAI PATEL,ORIENTAL INSURANCE CO.	,RULE SERVED,RULE UNSERVED,MS KARUNA V RAHEVAR
38511	FA/27/2013	11/02/2015	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	DILIPBHAI GOPALBHAI PRAJAPATI,BACHHUBHAI KALUBHAI MAVI,PREMCHAND SURSINHBHAI PASAYA,NEW INDIA ASSURANCE CO LTD,ASHOKKUMAR TULSIDAS KRISHNANI C/O ADMINISTRATOR AMARSINH	RULE SERVED,MR VIBHUTI NANAVATI,MR CHIRAG H PAREKH
38512	FA/29/2013	02/04/2019	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	PRAFULCHANDRA HIRJIBHAI TANNA,JAYSHREEBEN PRAFULCHANDRA TANNA,RAJEEV PRAFULCHANDRA TANNA,JASUBHAI UMARBHAI MIR,PRAVINSINH B RATHOD,UNITED INDIA INSURANCE COMPANY LTD,MAHEBUBKHAN U PATHAN	DELETED,RULE SERVED,MR VISHAL C MEHTA,SHARMISHTA A DAVE
38513	FA/32/2013	21/02/2014	GITABEN W/O RAMESHBHAI SOLANKI,	MR MUKESH N PATEL	RAMESHBHAI LAXMANBHAI SOLANKI,THE CHIEF GENERAL MANAGER	MS SM AHUJA,MS ROOPAL R PATEL
38514	FA/33/2013	21/02/2014	GITABEN RAMESHBHAI SOLANKI,	MR MUKESH N PATEL	RAMESHBHAI LAXMANBHAI SOLANKI,	MS SM AHUJA
38515	FA/40/2013	06/12/2014	GENERAL MANAGER,	MRS VASAVDATTA BHATT	DINESHBHAI LALJIBHAI PATEL,VIHABHAI MALABHAI RABARI,RANCHHODBHAI LALJIBHAI PATEL,KESHAVBHAI RAVJIBHAI PATEL,INSURANCE COMPANY -UNITED INDIA INSURANCE CO LTD	,RULE SERVED
38516	FA/41/2013	10/10/2015	ICICI LOMBARD GENERAL ISNURANCE CO LTD,	MR NIKUNT K RAVAL	GITABEN AYUBBHAI MEER,PARMAR BHARATBHAI MOTIBHAI,PARMAR MOTIBHAI GANESHBHAI	MR R.K.MANSURI,MR MAULIK N SHAH
38517	FA/42/2013	03/04/2013	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NARANBHAI MAVSANGBHAI BARAD,JINABHAI BHANABHAI CHAUHAN,N M GOPANI POLYTECHNIC ENGINEERING COLLEGE,AMARSIBHAI HARIBHAI CHAVDA,ARVINDBHAI NATHALAL,INSURANCE CO. GJ-1-AQ 3051 DEL. AS PER CRT'S ORD DT3.4.13	RULE NOT RECD BACK,RULE SERVED,MR ASHISH M DAGLI,MR.KARNA H DHOMSE
38518	FA/48/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	GANGABEN KIRANCHANDRA,	RULE SERVED,MR P P MAJMUDAR
38519	FA/49/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	JAGJIVAN MOTIBHAI,	RULE SERVED,MR P P MAJMUDAR
38520	FA/50/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF KARSANBHAI TRIKAMBHAI,MAHENDRAKUMAR KARSANBHAI	,RULE SERVED,MR P P MAJMUDAR
38521	FA/51/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	PRAFULBHAI AMBALAL,	RULE SERVED,MR P P MAJMUDAR
38522	FA/52/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	RAJENDRAKUMAR HIMATRAM,	RULE SERVED,MR P P MAJMUDAR
38523	FA/53/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	HARIBHAI GORDHANBHAI,	RULE SERVED,MR P P MAJMUDAR

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38524	FA/54/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	DAHIBEN D/O MAGANBHAI DAJIBHAI,	RULE SERVED,MR P P MAJMUDAR
38525	FA/55/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	BHIKHABHAI CHHAGANBHAI,	RULE SERVED,MR P P MAJMUDAR
38526	FA/56/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	MITESHKUMAR BHAGWANBHAI,	RULE SERVED,MR P P MAJMUDAR
38527	FA/57/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI MOTIBHAI,	RULE SERVED,MR P P MAJMUDAR
38528	FA/58/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF THAKORBHAI RAVJIBHAI,MAHENDRABHAI THAKORBHAI	,RULE NOT RECD BACK,MR P P MAJMUDAR
38529	FA/59/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	KANTILAL SAMALBHAI,	RULE NOT RECD BACK,MR P P MAJMUDAR
38530	FA/60/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	DAHYABHAI RAMDAS,	RULE NOT RECD BACK,MR P P MAJMUDAR
38531	FA/61/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	LALITABEN CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL,DHARMISHKABEN CHATURBHAI PATELTHRO'POA KIRANBHAI C PATEL,GITABEN CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL,PRAVINABEN CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL,BHUPENDRABHAI CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL,KIRANBHAI CHATURBHAI PATEL	RULE SERVED
38532	FA/62/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	ASHOKBHAI TRIBHOVANBHAI,	RULE SERVED,MR P P MAJMUDAR
38533	FA/63/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	KOKILABEN MAGANBHAI,	RULE SERVED,MR P P MAJMUDAR
38534	FA/80/2013	28/01/2013	JYOTSNABEN D/O LAKHABHAI GALCHAR,	MR NITIN M AMIN	DAHYABHAI PITHABHAI SOLANKI,	
38535	FA/81/2013	29/01/2013	MADHVI PROCON PRIVATE LIMITED THROUGH,	MR KG SUKHWANI	EXECUTIVE ENGINEER,CHIEF ENGINEER,EXECUTIVE ENGINEER (STATE)	
38536	FA/82/2013	16/06/2016	OIL & NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	LLOYDS STEEL INDUSTRIES LTD,	MR AS VAKIL
38537	FA/86/2013	01/08/2013	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	BABUBHAI MAFATBHAI,	RULE UNSERVED
38538	FA/87/2013	18/07/2016	MOHAMMED SAJID HABIBBHAI ANSARI,	MR MM TIRMIZI	TARANNUMBANU D/O SALIMBHAI EJARBHAI ANSARI,	MR KEYUR A VYAS
38539	FA/92/2013	03/05/2013	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VAJSUR NANGHANBHAI AHIR,DESHALBHAI LAKHABHAI JADU	RULE SERVED,MR PRATIK Y JASANI
38540	FA/94/2013	14/12/2015	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR CHANDUJI MASANGJI,SPECIAL LAND ACQUISITION OFFICER	,MR SHITAL R PATEL
38541	FA/95/2013	14/12/2015	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	PATEL GHANSHYAMBHAI VITTHALDAS,SPECIAL LAND ACQUISITION OFFICER	
38542	FA/96/2013	14/12/2015	GROUP GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR SHAKARJI GABHAJI,SPECIAL LAND ACQUISITION OFFICER	
38543	FA/101/2013	27/06/2017	JADE PLASTICS THROUGH PARTNERS,KALPANABEN KHANTILAL SHAH,JAYLAXMIBEN CHAMPAKLAL SHAH,JYOTIBEN RAJENDRABHAI SHAH,HEMANTBHAI CHAMPAKLAL SHAH,RAJENDRABHAI CHAMPAKLAL SHAH	MR NV GANDHI	STATE BANK OF INDIA,	RULE SERVED,MR VISHWAS S DAVE,MR SUNIL A DAVE
38544	FA/112/2013	10/04/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	MEENABEN AMITBHAI DADUKIYA,BANKIMBHAI HASMUKHBHAI SHUKAL	RULE SERVED

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38545	FA/113/2013	13/06/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	BHARAT @ DINESH KARNABHAI CHAVDA,SALIMBHAI ABUBHAI PIPUDIYA (GHANCHI),NEW INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
38546	FA/115/2013	10/04/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	BHARTIBEN RAJESHBHAI DADUKIYA,BANKIMBHAI HASMUKHBHAI SHUKAL	RULE SERVED
38547	FA/116/2013	10/04/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	PRABHABEN ASHOKBHAI AGHERA,BANKIMBAI HASMUKHBHAI SHUKAL	RULE SERVED
38548	FA/117/2013	20/03/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	MAHEBOOB JUSAB SHAIKH PATHAN,RAMJIBHAI HIRABHAI KORAT	RULE SERVED
38549	FA/130/2013	04/04/2013	NEW INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	BALUBHAI RATNABHAI GUJJAR SINCE DECD. THROUGH HEIRS,HARESHBHAI BALUBHAI GUJJAR,MALVI PRAVINKUMAR NATHUBHAI,MAGANBHAI KANABHAI BALDANIA	
38550	FA/154/2013	04/04/2013	NEW INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	UJIBEN CHHAGANBHAI GUJJAR,KANTIBHAI CHHAGANBHAI GUJJAR,MALVI PRAVINKUMAR NATHUBHAI,MAGANBHAI KANABHAI BALDANIA	
38551	FA/158/2013	20/03/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	ABEDABEN MAHEBOOB SHAIKH PATHAN,RAMJIBHAI HIRABHAI KORAT,HUSAIN ALIBHAI SORA	RULE SERVED
38552	FA/159/2013	20/03/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SAMIR S/O MAHEOOB SHAIKH PATHAN (MINOR) THROUGH GUARDIAN,RAMJIBHAI HIRABHAI KORAT,HUSAIN ALIBHAI SORA	RULE SERVED
38553	FA/164/2013	24/12/2018	RAMANBHAI BALDEVBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VASUDEVBHAI M BAROT,SANYAM CONSTRUCTION THROUGH PROPRIETOR	RULE SERVED,MR SATYAM Y CHHAYA
38554	FA/165/2013	20/03/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	CHETANBHAI @ LALO RAJUBHAI PATNI,RAJUBHAI JINABHAI PATNI,NAVINCHANDRA RAMANLAL PATEL	RULE SERVED,MR.HIREN M MODI
38555	FA/166/2013	17/10/2013	ASHOK LEYLAND LIMITED THROUGH MURTAZA,	MRS SUMAN KHARE,MR AKSHAT KHARE	MANUBHAI SANJIBHAI DHODI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR HARSHAD K PATEL,MR PALAK H THAKKAR
38556	FA/167/2013	17/10/2013	ASHOK LEYLAND LIMITED THROUGH MURTAZA,	MRS SUMAN KHARE,MR AKSHAT KHARE	SHITAL MAUBHAI DHODI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR HARSHAD K PATEL,MR PALAK H THAKKAR
38557	FA/171/2013	15/04/2013	UNITED INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	SURSINH MOHANSINH RATHOD,SARDARSINH NEMAJI THAKORE,GOSWAMI RAJENDRABHARTHI SUBHASBHARTHI	RULE SERVED,MR KEYUR A VYAS
38558	FA/174/2013	14/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	MULJIBHAI DAHYABHAI SINCE DECD THRO' HEIRS,RATNABEN MULJIBHAI,AMRUTBHAI MULJIBHAI,MANSINGBHAI MULJIBHAI,NARSINHBHAI MULJIBHAI,ISHWARBHAI MULJIBHAI,NIRUBEN MULJIBHAI,NAYANABEN MULJIBHAI,ANITABEN MULJIBHAI,MANJULABEN MULJIBHAI,LAXMIBEN MULJIBHAI,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,NOTICE UNSERVED,RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH
38559	FA/175/2013	14/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	NATWARBHAI GANESHBHAI AND BAI MANI GANESHBHAI,BHANUBEN NATWARBHAI GANESHBHAI,YOGESHBHAI GANESHBHAI PATEL,DILIPKUMAR GANESHBHAI PATEL,NAYNABEN GANESHBHAI PATEL,OFFICER ON SPECIAL DUTY LAND ACQUISITION	,RULE SERVED,RULE UNSERVED

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38560	FA/186/2013	07/10/2016	MAHENDRASINH MADARSANG VAGHELA,GOVINDSINH MADARSANG VAGHELA,SURESHBHAI MADARSANG VAGHELA,DILAVARSINH DOLATSANG VAGHELA	MR MRUGEN K PUROHIT	RAJIV MAHESHKUMAR MEHTA,	MR NIKUNT K RAVAL
38561	FA/188/2013	04/07/2018	ABDUL ISHAQ PALEJA,SHARIFABEN ABDUL PALEJA,AISHA ABDUL CHAUHAN,SAKINA ABDUL PALEJA,ZARINA ABDUL PALEJA,MAMAD ABDUL PALEJA,JUNAS ABDUL PALEJA,RAHIMA ABDUL PALEJA,SALIM ABDUL PALEJA,KULSUM ABDUL PALEJA W/O SHABBIR SURANI	MR HASIT H JOSHI	HASAM ALI S/O OF DECD RAHEMATBAI ALI RUMI,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
38562	FA/189/2013	19/02/2013	NAVIN AMBALAL PATEL PARTNER OF M/S RUBY RED INDIA,	MR BHARAT T RAO	KAMLESH MANILAL PATEL,PRAKASH N GAGALANI	,MR DHAVAL D VYAS
38563	FA/191/2013	24/01/2013	POOJA PREMJIBHAI KHATIYA THRO POA PREMJI CHAKU KHATIYA,	(MR VIVEK N MAPARA)	JAIVIN SHANTILAL DAVE,HEIRS OF DECD DHARMESH HARSHWARDHAN PANDYA,HETAL DHARMESH PANDYA,HARSHWARDHAN SURENDRANATH PANDYA,BHARTIBEN HARSHWARDHAN PANDYA,SHREENATHJI BUILDERS THRO PARTNERS,JAGRUTIBEN DHIRAJLAL CHANDARANA,RUPALBEN PURSHOTTAM GANDHI,KHIMJI PREMJI KATARMAL,KASHYAPBHAI BHAVSUBHAI SHILU,BHARATBHAI PRAVINCHANDRA VYAS,SHIVRAM GORDHANBHAI JOSHI,KHYATIBEN BHUPENDRABHAI KACHI,KETANKUMAR SASHIKANT JOSHI,KALPANABEN RAJENDRABHAI ZAVERI,VINODRAI HARILAL PUCHAK,MIHIR VINODRAI PUCHAK,MALDEBHAI LAKHMANBHAI BAPODARA,PIYUSH NAVNITRAI TRIVEDI	
38564	FA/192/2013	21/06/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	LEGAL HEIRS OF DECD. PRAKASHBHAI MOHANLAL BHATT,NAINABEN PRAKASHCHANDRA BHATT,ANKUR PRAKASHCHANDRA BHATT,NILAY PRAKASHCHANDRA BHATT,CHANDRASHEKHAR MADHAVAN PILLAI	,RULE NOT RECD BACK,RULE SERVED,MR.HIREN M MODI
38565	FA/193/2013	11/07/2013	G D MUNDHRA & GRANDSONS A PARTNERSHIP FIRM,ASHWINI VIJAY MUNDHRA,SIDDHARTH VIJAY MUNDHRA,ABHISHEK SHANKAR MUNDHRA	MR DHAVAL SHAH	NIRMA LIMITED,	NOTICE SERVED,MR GAURAV S MATHUR
38566	FA/194/2013	04/03/2013	G D MUNDHRA & GRANDSONS PARTNERSHIP FIRM,	MR DHAVAL SHAH	NIRMA LIMITED,	
38567	FA/201/2013	08/05/2013	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	BHARATBHAI JAGSHIBHAI MAKWANA THROUGH FATHER,NARESHBHAI BACHUBHAI MER,DHANJIBHAI KESHAVBHAI BAVADIYA	NOTICE SERVED
38568	FA/202/2013	04/04/2013	PREMA KANA,MOHAN KANA,BHADA KANA,BAVA KANA	MR HASIT H JOSHI	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
38569	FA/203/2013	04/04/2013	CHANA HAKA SINCE DECD. THROUGH HEIRS,VLAL CHANA SINCE DECD. THRO HIS HEIRS,MENDEBEN VALABHAI,JASUBEN VALABHAI,ALOKBHAI VALABHAI,LABHUBEN VALABHAI,DILIPBHAI VALABHAI,JIVABHAI VALABHAI,BAVA HAKA,TAPU SIDI	MR HASIT H JOSHI	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38570	FA/205/2013	04/04/2013	HANSRAJ JIVRAJ,	MR HASIT H JOSHI	STATE OF GUJARAT THROUGH SECRETARY,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38571	FA/209/2013	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	RAJESH BHOLABHAI KOTHARIYA THRO' MOTHER,GOPALBHAI KANJIBHAI CHANDIYA	RULE SERVED,RULE UNSERVED
38572	FA/210/2013	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	HIRALBEN BHOLABHAI KOTHARIYA THRO' MOTHER,GOPALBHAI KANJIBHAI CHANDIYA	RULE SERVED
38573	FA/211/2013	26/02/2013	RENAISSANCE CORPORATION LIMITED,	M/S WADIAGHANDY AND CO	STATE TRADING CORPORATION LIMITED,STATE TRADING CORPORATION	RULE SERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA

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38574	FA/212/2013	22/04/2013	MITESH NAVINBHAI BHATT,	(MR AY KOGJE)	PARUL M BHATT D/O CHHELSHANKAR TRIVEDI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
38575	FA/213/2013	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALCHANDBHAI PITAMBERDASSINCE DECD. THRO HIS HEIRS,RAMILABEN WD/O.BALCHANDBHAI,BHIKHIBEN PRAVINKUMAR PATEL,PATEL LALITABEN CHANDRAKANTBHAI,CHANDRIKABEN ASHOKBHAI PATEL,PATEL SAVITABEN DINESHKUMAR,PATEL ISHVARLAL PITAMBERDAS	,NOTICE SERVED,MR DG SHUKLA
38576	FA/214/2013	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O. DECD. PATEL PARSHOTTAMDASMADHAVJI,PATEL SHANTABEN PARSHOTTAMDAS,PATEL MINABEN PARSHOTTAMDAS,PATEL REKHABEN PARSHOTTAMDAS,PATEL ASHABEN PARSHOTTAMDAS,PATEL ASHWINBHAI PARSHOTTAMDAS	,MR DG SHUKLA
38577	FA/217/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	VITTHALBHAI AMBALAL PATEL,OFFICER ON SPECIAL DUTY	,MR MM SAIYED
38578	FA/218/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	GULAM HUSAIN AHMAD PATEL-SINCE DECEASED TH. HEIRS,AAYESHA WD/O. GULAM HUSAIN PATEL,FATMA - DAUGHTER OF GULAM HUSAIN PATEL,SARA - DAUGHTER OF GULAM HUSAIN PATEL,RASHID - SON OF GULAM HUSAIN PATEL,REHANA - DAUGHTER OF GULAM HUSAIN PATEL,HASHIM - SON OF GULAM HUSAIN PATEL,SALIM - SON OF GULAM HUSAIN PATEL,RASID AHMAD GULAM HUSAIN'S POA GULAM HUSAIN AHMAD PATEL,MINOR SALIM, SALMA, RABI THROUGH POA GULAM HUSAIN AHMAD,OFFICER ON SPECIAL DUTY	,MR MM SAIYED
38579	FA/219/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	KAPODARA MASZID'S ADMINISTRATOR, ISMAIL IBRAHIM PANDOR &,OFFICER ON SPECIAL DUTY	
38580	FA/220/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	ISMAIL HASANJI'S HEIRS BAI AMINA WD/O AHMAD ISMAIL UNIYA,OFFICER ON SPECIAL DUTY	
38581	FA/221/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	FATMA GULAM MOHAMMAD PANDOR,RASID GULAM MOHAMMAD PANDOR,ZUBEDA GULAM MOHAMMAD PANDOR,OFFICER ON SPECIAL DUTY	
38582	FA/222/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	BAI FATMA D/O HAJI SULEMAN ASMALJI,OFFICER ON SPECIAL DUTY	
38583	FA/223/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	MUSEJI MAHEMUD ASMALJI GORAMOTA,FATMA MAHEMUD ASMALJI GORAMOTA,OFFICER ON SPECIAL DUTY	
38584	FA/224/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	MAGANBHAI UMEDBHAI,KARSHANBHIA UMEDBHAI,MAHESHBHAI UMEDBHAI,OFFICER ON SPECIAL DUTY	
38585	FA/225/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	KAPODRA MADRESA'S ADMINISTRATOR,MAQBUL HUSAIN KAPADIA,GULAM MOHAMMAD AHMAD PANDOR,OFFICER ON SPECIAL DUTY	
38586	FA/226/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	GULAM HUSAIN AHMAD PATEL,OFFICER ON SPECIAL DUTY	
38587	FA/229/2013	06/12/2018	NARAYAN MAYARAM BAVISHKAR,PRABHABAI NARAYAN BAVISHKAR,LAKSHMIBEN VINODBHAI PAWAR,MANGALABEN GAUTAMBHAI NIKAM,UJANBEN LAKSHMAN VANKHEDE,VAISHALI NARAYAN BAVISHKAR	,MR PJ MEHTA	UNION OF INDIA THROUGH CHIEF CLAIM OFFICER,	MS ARCHANA U AMIN
38588	FA/230/2013	21/03/2013	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAGHUVIRSINGH LAVSINGH MAHANT,MANOJBHAI D KANERIYA,HEIRS OF DECD. RAMABEN KARMASHIBHAI KACHHADIYA,SAVITABEN KARMASHIBHAI KACHHADIYA,SANJAYBHAI KARMASHIBHAI KACHHADIYA,CHANDRIKABEN KARMASHIBHAI KACHHADIYA	,RULE SERVED,RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38589	FA/241/2013	21/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LACHHIBEN WD/O JAVSINGBHAI ANOPBHAI GOHIL,SANGITABEN JAVSINGBHAI GOHIL,ANILBHAI JAVSINGBHAI GOHIL,RAKESH HARSINGBHAI BHABHOR,BABUBHAI SOMJIBHAI DEHDA	RULE NOT RECD BACK,RULE SERVED
38590	FA/242/2013	21/03/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SABURBHAI BHAVSINGBHAI BAMANIA,RAKESH HARSINGBHAI BHABHOR,BABUBHAI SOMJIBHAI DEHDA	RULE SERVED
38591	FA/243/2013	26/07/2013	PRUTHVISINH B RANA,	MR PRADEEP PATEL	GOPALBHAI RAMJIBHAI SOLANKI,LAXMIBEN GOPALBHAI SOLANKI,CHETANKUMAR DAHYABHAI SOLANKI-MINOR THRO' RESP. NO.1 & 2,LIQUIDATOR -D D MORI	RULE SERVED,MR AB GATESHANIYA,MR BHUNESH C RUPERA, (MS. NAMRATA N DESAI)
38592	FA/244/2013	27/02/2013	ISHWARBHAI KARSHANBHAI NADIYA,	MR R.K.MANSURI	JAGATSINH RAMSINH RATHOD,ASHWINKUMAR BACHUBHAI GOR,I C I C I LOMBARD GENERAL INSURANCE CO LTD,MAHESHKUMAR BABULAL PATEL,IFFCO TOKIYO GENERAL INSURANCE CO LTD	
38593	FA/245/2013	18/03/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	SHANKARBHAI HIMATBHAI PARMAR,ABDULBIB GULAMMAHMAD MAKRANI	,MR.HIREN M MODI
38594	FA/246/2013	18/03/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	BHIMSINGH RAMSINGH PARMAR,ABDULBIB GULAMMAHMAD MAKRANI	,MR.HIREN M MODI
38595	FA/248/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAVJAUL AZIM AHMED,	MR KM SHETH
38596	FA/251/2013	12/03/2013	NUGEN MACHINERIES LIMITED THROUGH DIRECTOR SAMIR MERCHANT,	MR HRIDAY BUCH	PUNIT SHASHIKANT CHAUHAN,	RULE SERVED,BHARGAV KARIA & ASSO
38597	FA/253/2013	26/03/2013	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	HITESHBHAI BACHUBHAI JORA,NEW INDIA ASSURANCE COMPANY LIMITED,SHAILESHBHAI DAMJIBHAI MULANI,HEIRS OF DECD. DHANJIBHAI KARSHANBHAI MEMARIYA,JITUBEN DHAMJIBHAI MEMARIYA,MANSUKHBHAI DHANJIBHAI MEMARIYA,MAYURBHAI DHANJIBHAI MEMARIYA	,RULE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH,MR ANKIT SHAH
38598	FA/254/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAFIJA FAVJUL AJIJ HASAN AHMED -POA FAVJAL AJIJ HASAN AHMED,	MR KM SHETH
38599	FA/255/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB AHMED ISA THROUGH POA ISMAIL YAKUB AHMED,	
38600	FA/256/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMED RASHID YAKUB MUSE,	MR KM SHETH
38601	FA/257/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD VALI ASMAL,HEIRS OF YAKUB VALI ASMAL,SALIMBHAI YAKUB VALI,HAFIZABEN WD/O YAKUB VALI	,MR KM SHETH
38602	FA/258/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIFBHAI HASANBHAI POA OF SALIM HASAN AHMED,	
38603	FA/259/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ILIYASBHAI ALI DAUD HEIR OF BAI AMINA ALI DAUD,	
38604	FA/260/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISAP VALI KADU,	MR KM SHETH
38605	FA/261/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SULEMAN ISAP ABHARAM,SADIKBHAI SULEMANBHAI,IDRISHBHAI SULEMANBHAI	,MR KM SHETH
38606	FA/262/2013	13/02/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF HASAN KALA HEIRS OF HASAN AHMAD YUSUF,	MR KM SHETH
38607	FA/265/2013	12/07/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	NATHIBEN KANUBHAI MAKWANA,SHAIKH TARIFBHAI YAKUBBHAI,SALIMBHAI IBRAHIMBHAI SHAIKH	RULE SERVED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38608	FA/266/2013	03/07/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	VALLABHBHAI DUHABHAI CHUDASAMA,SHAIKH TARIFBHAI YAKUBBHAI,SALIMBHAI IBRAHIMBHAI SHAIKH	RULE NOT RECD BACK,RULE SERVED
38609	FA/271/2013	18/07/2013	LIMBI VIBHAG JANGAL,	MS SONAL D VYAS	VANITABEN GIRISHBHAI @ GIRIYABHAI GAMIT,NANABHAI GINABHAI GAMIT,RAYLIBEN NANABHAI GAMIT	MR.HIREN M MODI
38610	FA/274/2013	31/01/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	H/O SOLANKI ABHESANG ADESANG AMRATBEN ABHESANG SINCE DECE.,FATESINH ABHESANG SINCE DECE. THRO.' L/H.,HANSABEN WD/O. ABHESANG,NITENDRASINH ABHESANG,YUVRAJSINH ABHESANG,RESHMABEN JAYENDRASINH ATALYIA,NEHALBEN MINESHSINH YADAV,ANKITBEN ARVINDSINH CHAUHAN,FATESINH ABHESANG SINCE DECE. THRO.' L/H.,HANSABEN WD/O. ABHESANG,NITENDRASINH ABHESANG,YUVRAJSINH ABHESANG ',RESHMABEN JAYENDRASINH ATALYIA,NEHALBEN MINESHSINH YADAV,ANKITABEN ARVINDINH CHAUHAN	
38611	FA/275/2013	31/01/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	AHMAD SULTAN HASAN SINCE DECE.THRO.' L/H.,ZUBEDABEN AHMAD SULTAN,SABBIRBHAI AHMAD SULTAN,RAFIKBHAI AHMAD,SALIMBHAI AHMAD SULTAN,ALAUDDINBHAI AHMAD SULTAN	
38612	FA/276/2013	08/04/2013	VIRSINGBHAI BHATHUBHAI BARIYA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38613	FA/277/2013	08/04/2013	MANABHAI MOTIBHAI RAVAT,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38614	FA/278/2013	08/04/2013	HEMANT MOHANBHAI RAVAT,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38615	FA/279/2013	08/04/2013	BHIMSING SANKALABHAI PATEL,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38616	FA/280/2013	08/04/2013	NAVALSING GOPSINH BARIYA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38617	FA/281/2013	08/04/2013	MANABHAI NAVALBHAI BARIYA CHANDRABHAI NAVALBHAI BARIYA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38618	FA/282/2013	08/04/2013	PARVATBHAI BHAILABHAI BARIYA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38619	FA/283/2013	08/04/2013	KESHARABHAI MANGALIYABHAI RAWAT,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38620	FA/284/2013	08/04/2013	NAROTTAMBHAI PARSINGBHAI BARIYA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38621	FA/285/2013	08/04/2013	VIRABHAI SOMABHAI RAVAT,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER
38622	FA/286/2013	08/04/2013	HIMMATSINH LALABHAI BATRIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38623	FA/287/2013	08/04/2013	SONIYABHAI AMARABHAI,ABHESING GOPSING	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38624	FA/288/2013	08/04/2013	BHATHUBHAI GEMABHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38625	FA/289/2013	08/04/2013	HIRABHAI BHIMABHAI BARIYA,SHANIYABHAI SURSING BARIYA	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38626	FA/290/2013	08/04/2013	DALABHAI HIRABHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38627	FA/291/2013	08/04/2013	CHHAGANBHAI CHHALUBHAI HARIJAN,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38628	FA/292/2013	08/04/2013	SABURBHAI RAMJIBHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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38629	FA/293/2013	08/04/2013	BHAVSINGBHAI SURSINGBHAI BARIYA,BAI GANGLI D/O NATHU GAJA	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38630	FA/294/2013	08/04/2013	PATHUBHAI SABURBHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38631	FA/295/2013	08/04/2013	SURSING NAVLABHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38632	FA/296/2013	08/04/2013	CHHTRASING SOMABHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38633	FA/297/2013	12/03/2013	HARIOM FINSTOCK LIMITED,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SUNJAL ENGINEERING PVT LIMITED,SUNITBHAI C KHATAU KHATAU MAKANJI SPG. & WVG CO,PANNABEN S KHATAU,NISHA S KHATAU,ARPANA S KHATAU,RINA S KHATAU,R BHAGESHWARAN IYER,JAL TATANSHA KHATPATIA,H S THYAGARAJA IYER,JITENDRA N SHAH,SUN MANUFACTURING PVT LTD	
38634	FA/302/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD PATEL TRIBHOVANBHAI JESANGBHAI-ADMINISTRATIVE,	
38635	FA/303/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD MALI LALUBHAI ABDULBHAI,MALI ABDULBHAI LALUBHAI	
38636	FA/304/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MALI HUSENBHAI LALUBHAI,	
38637	FA/305/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD SAIYED USMANGANI AHMEDALI,SAIYED SABERABIBI USMANGANI,SAIYED ABDULSALAM USMANGANI,SAIYED MOINUDDIN USMANGANI,SAIYED MANOVARALI USMANGANI,SAIYED AJIJBANU USMANGANI,SAIYED NASIFABANU USMANGANI	
38638	FA/306/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	SAIYED SAIDIKALI IMAMMIYA,	
38639	FA/307/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD SAIYED USMANGANI AHMEDALI,SAIYED SABERABIBI USMANGANI,SAIYED ABDULSALAM USMANGANI,SAIYED MOINUDDIN USMANGANI,SAIYED MANOVARALI USMANGANI,SAIYED AJIJBANU USMANGANI,SAIYED NASIFABANU USMANGANI	
38640	FA/308/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAJUBHAI TRIBHOVANDAS,PATEL PARESHBHAI TRIBHOVANDAS	
38641	FA/309/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BALDEVBHAI HARGOVANDAS,	
38642	FA/310/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAVINBHAI RANCHHODDAS,	
38643	FA/311/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAYANTIBHAI UTTAMLAL,PATEL RAJENDRAKUMAR UTTAMLAL	
38644	FA/312/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRAKUMAR JOITARAM,PATEL PRAKASHKUMAR JOITARAM	
38645	FA/313/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHIKHABHAI JAYCHANDDAS,PATEL BABUBHAI JAYCHANDDAS	MR TEJAS P SATTA,MR JAYESH V PATEL
38646	FA/314/2013	29/09/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL BHIKHABHAI DWARKADAS & PATEL PARVATIBEN,PATEL BHIKHIBEN BHIKHABHAI,PATEL MEHULBHAI BHIKHABHAI,PATEL SAURABHKUMAR BHIKHABHAI,PATEL SAVANTIBHAI DWARKADAS	,RULE SERVED
38647	FA/315/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SHARDABEN NARARDAS SHANKARDAS,	
38648	FA/316/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NATWARLAL SHANKARLAL,	

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38649	FA/317/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NAROTTAMBHAI VARVABHAI,	
38650	FA/318/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MODI TRIBHOVANDAS AMTHARAM,HEIRS OF DECD. MODI ISWARLAL AMTHARAM,MODI CHIMANLAL ISHWARLAL,MODI RAMESHBHAI ISHWARLAL,MODI PUSPABEN ISHWARLAL,MODI GOVINDBHAI ISHWARLAL,MODI GEETABEN ISHWARLAL,MODI ARVINDBHAI ISHWARLAL,MODI MANJULABEN ISHWARLAL,MODI RAJUBHAI ISHWARLAL	
38651	FA/319/2013	29/09/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI SHANKARDAS,	RULE SERVED
38652	FA/320/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRAHLADBHAI HARGOVANDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL
38653	FA/321/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DASHRATHBHAI SOMNATH,PATEL KANUBHAI SOMNATH,PATEL CHANDRAKANT SOMNATH,PATEL JITENDRAKUMAR SOMNATH	
38654	FA/322/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KRISHNABEN NATWARLAL,	
38655	FA/323/2013	29/09/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KRISHNABEN HIRLAL RANCHHODDAS,PATEL DINESHKUMAR HIRALAL RANCHHODDAS,HEIRS OF DECD. PATEL MUKESHKUMAR HIRALAL,PATEL KRISHNABEN HIRALAL,PATEL DINESHKUMAR HIRALAL,PATEL PRAHLALBHAI LILACHAND RANCHHODDAS,PATEL VISHNUBHAI LILALCHAND RANCHHODDAS,PATEL RAIBEN LILALCHAND RANCHHODDAS	,RULE SERVED
38656	FA/324/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JOITIBEN MOHANLAL,	
38657	FA/325/2013	28/02/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL PARVATIBEN SHANKARLAL,PATEL NARAYANBHAI SHANKARLAL,PATEL NATVARBHAI SHANKARLAL	
38658	FA/326/2013	29/09/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KASHIBEN KANTILAL KANAKRAM,PATEL VITTHALBHAI KANTILAL,PATEL SOMABHAI KANTILAL	RULE NOT RECD BACK,RULE SERVED,MR TEJAS P SATTA,MR JAYESH V PATEL
38659	FA/327/2013	18/06/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR KRUNAL R SAKSENA	HEIRS OF DECD. MAHENDRASINH KARANSINH ZALA,SATYAJITSINH MAHENDRASINH ZALA,JASHPALSINH MAHENDRASINH ZALA,RAFIQBHAI MOHAMADBHAI KATHIRI,MAHAMMED IRFAN ABDULSATTAR VARIYA	,RULE SERVED,MR PREMAL S RACHH
38660	FA/329/2013	14/12/2019	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANCHHODBHAI DAYALJIBHAI PATEL,HEIRS OF DECD. CHANDUBHAI BACHUBHAI,LABHUBEN WD/O CHANDUBHAI BACHUBHAI	,RULE SERVED,(MR PARESH M DARJI)
38661	FA/330/2013	14/12/2019	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANCHHODBHAI DAYALJIBHAI PATEL,CHIRAG PARSOTTAMBHAI PATEL,IFFCO TOKIO GENERAL INSURANCE CO LTD,HEIRS OF DECD. GOVINDBHAI CHHANABHAI RAVAL,CHHANABHAI SHANKARBHAI RAVAL,LAXMIBEN CHHANABHAI RAVAL	,RULE SERVED,MR CHIRAYU A MEHTA,(MR PARESH M DARJI)
38662	FA/332/2013	12/12/2015	SHANTABEN HIRALAL PATEL,	MR.HIREN M MODI	BAYER CORP SCIENCE LIMITED,MOHANBHAI BHIMJI VINA C/O BAYER CORP SCIENCE LTD,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY	RULE SERVED,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38663	FA/334/2013	07/02/2018	H D F C GENERAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. NIRAVKUMAR BHAGWANJIBHAI VADODARIA,LILABEN BHAGWANJIBHAI VADODARI,OMPRAKASH KHIYARAM,NEW INDIA ASSURANCE CO LTD,CHUNILAL GORDHANBHAI CHAUHAN	RULE UNSERVED,MR SUNIL B PARIKH,MR.HIREN M MODI,MR TUSHAR L SHETH
38664	FA/335/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GULAMBHAI MOHMAD RAHIM SATTARBHAI GULAMBHAI,	MR KM SHETH
38665	FA/336/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI KAJUBHAI,	MR KM SHETH
38666	FA/337/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI KAJUBHAI,	MR KM SHETH
38667	FA/338/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMEDBHAI HAJI NURBHAI,	
38668	FA/339/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN BHAWAN HIRA,	MR KM SHETH
38669	FA/340/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG LAXMANSANG,	MR KM SHETH
38670	FA/341/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLIKHA IBRAHIMKHA,	MR KM SHETH
38671	FA/342/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADAMIYA BAPALMIYA,	MR KM SHETH
38672	FA/343/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI KAJUBHAI,SIKANDARBHAI KAJUBHAI	,MR KM SHETH
38673	FA/344/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASULMIYA MAHMADMIYA,	MR KM SHETH
38674	FA/345/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF HASANKHA HAYATKHA HEIRS OF MAHMADKHA HASANKHA,SADUBIBI WD/O MAHMADKHA HASANKHA,GULAM HASAIN MAHMADKHA,IKBAL MAHMADKHA,HANIF MAHMADKHA,MAKSUD MAHMADKHA,FARID MAHMADKHA,BANUBEN D/O MAHMADKHA,JAMILABEN D/O MAHMADKHA,SALMABEN D/O MAHMADKHA	,MR KM SHETH
38675	FA/354/2013	21/03/2013	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	GHANSHYAM BATUKBHAI BABARIYA,NALINBHAI HARJIBHAI CHOVATIYA	RULE SERVED,MR NK MAJMUDAR
38676	FA/359/2013	08/04/2013	BACHUBHAI GAMJIBHAI LAWAR,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38677	FA/360/2013	08/04/2013	ABHALABHAI HUKLABHAI SANGADA SINCE DECD.,RAMSING ABHALA SANGADA,NAVLABHAI MANGABHAI SANGADA	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38678	FA/361/2013	08/04/2013	NAVLA MANGA SANGADA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38679	FA/362/2013	08/04/2013	NARSING BHATALA,CHANDRA BHATALA	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38680	FA/363/2013	08/04/2013	GAMABHAI HALIYABHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38681	FA/364/2013	08/04/2013	PUNABHAI NAVLABHAI PATEL,PRATAPBHAI NAVLABHAI PATEL	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38682	FA/365/2013	08/04/2013	ROOPSING HIRBHAI PATEL,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER 5	GOVERNMENT PLEADER
38683	FA/366/2013	08/04/2013	MOHANBHAI VESTABHAI PATEL,KANJIBHAI MANSING PATEL	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38684	FA/367/2013	08/04/2013	RATANSINH BHAIJIBHAI PATEL,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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38685	FA/368/2013	08/04/2013	NATHUBHAI BALIYABHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38686	FA/369/2013	19/09/2013	PARAVATBHAI MAGANBHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38687	FA/370/2013	16/04/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR VC THOMAS	LEGAL HEIRS OF DECD. MINOR KALPESH KARSHANBHAI RAVAL,SURYABEN KARSHANBHAI RAVAL,KANABHAI GAGJIBHAI BHARWAD,RANJITSINGH GOVINDSINGH CHAUHAN,PATEL JAYESHKUMAR VIRSANGBHAI	RULE SERVED,MR GIRISH M DAS,(MR PARESH M DARJI),MR VINOD M GAMARA
38688	FA/376/2013	12/12/2020	NEW INDIA INSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. MANSUKHBHAI MEGHJIBHAI NASIT,RAJNI MASUKHBHAI NASIT,ROHIT MASUKHBHAI NASIT,RAMUBEN MEGHJIBHAI NASIT,HANIF OSMANBHAI MADAM	MR PM LAKHANI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI,MR NISARG M DESAI
38689	FA/378/2013	03/07/2013	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MUNICIPAL COMMISSIONER OF CITY OF AHMEDABAD,	RULE SERVED,MS JIRGA D JHAVERI
38690	FA/379/2013	03/07/2013	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MUNICIPAL COMMISSIONER OF CITY OF AHMEDABAD,	RULE SERVED,MS JIRGA D JHAVERI
38691	FA/381/2013	08/04/2013	NARPATSINH MULJIBHAI BARIA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER
38692	FA/382/2013	08/04/2013	MOHANBHAI RAYSINGBHAI,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	,GOVERNMENT PLEADER
38693	FA/383/2013	08/04/2013	ADARSING BHEMABHAI BARIA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38694	FA/384/2013	08/04/2013	JUVANSING KESHABHAI,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38695	FA/385/2013	08/04/2013	JETHABHAI PARSINGBHAI BARIA,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38696	FA/386/2013	08/04/2013	MUSARBHAI BHAVSAINGBHAI,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38697	FA/387/2013	04/04/2013	GAGJI KABA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38698	FA/388/2013	04/04/2013	GULABSANG BALUBHA,	MR HASIT H JOSHI	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38699	FA/389/2013	14/03/2013	KARIMBHAI NURUDDIN VALIKARIMWALA,FATEMABEN KARIMBHAI VALIKARIMWALA	MR UM SHASTRI	UNION OF INDIA,	
38700	FA/390/2013	17/02/2016	NIKHIL ARVINDBHAI PATEL,	MR KUNJAL D PANDYA	NIPABEN W/O NIKHILKUMAR ARVINDBHAI PATEL,	RULE SERVED,(MR FB BRAHMBHATT)
38701	FA/391/2013	08/04/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DOLATSINH RATILAL SISODIA,SALAMSINH UDESINH SOLANKI	RULE SERVED,UNSERVED EXPIRED (R)
38702	FA/392/2013	08/04/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RANI @ PRIYANKA SINCE MINOR THROUGH GUARDIAN,SALAMSINH UDESINH SOLANKI	RULE SERVED,UNSERVED EXPIRED (R)
38703	FA/394/2013	31/01/2014	GANDABHAI CHHIBABHAI @ GANDABHAI KHUNTABHAI AHIR,	MRS KETTY A MEHTA	BALABHAI BUDHABHAI AHIR SINCE DECD. THROUGH HEIRS,HARIBHAI BALABHAI,KESHAVBHAI BALABHAI,DURLABHBHAI BALABHAI,NAGINBHAI BALABHAI,DAHYABHAI BUDHABHAI AHIR	,RULE SERVED,MR MP SHAH,MS. KRUTI M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38704	FA/401/2013	02/04/2013	ICICI LOMBARD MOTOR INSURANCE COMPANY,	MR NIKUNT K RAVAL	LEGAL HEIRS OF DECD. RAMESHBHAI NARANBHAI BHIL,NARANBHAI RAVTABHAI BHIL,SAMUBEN WD/O RAMESHBHAI NARANBHAI BHIL,DHARMESHBHAI RAMESHBHAI BHIL (MINOR THRO' RESP. 1/2-SAMUBEN,SUNILBHAI RAMESHBHAI BHIL (MINOR) THRO' RESP. 1/2-SAMUBEN,SHALUBEN RAMESHBHAI BHIL (MINOR) THRO' RESP. 1/2-SAMUBEN,DHANAJI KARAMSIBHAI THAKOR,NAGJIBHAI HEMABHAI PRAJAPATI	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
38705	FA/402/2013	23/08/2013	ORIENTAL INSURANCE COMPANY LTD THROUGH AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	VIRJIBHAI NATHABHAI NAKUM,SAURASTRA CALSIDE & BOXSIDE COMPANY LTD	NOTICE SERVED,MR PREMAL R JOSHI,MR PREMAL S RACHH
38706	FA/403/2013	03/04/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MS AMEE YAJNIK	KANCHANBEN NAVNITBHAI TANDEL,CHHIBUBHAI DHIRUBHAI TANDEL,MANHARBHAI RAVJIBHAI TANDEL,RAJU MAHADEV BANGAR,SHRIPAT SAKHARAM MORE,NEW INDIA INSURANCE COMPANY LIMITED	
38707	FA/404/2013	03/04/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MS AMEE YAJNIK	PARVATIBEN NAVNITBHAI TANDEL,JIGNESH NAVNITBHAI TANDEL,PRAMOD NAVNITBHAI TANDEL,KANCHANBEN NAVNITBHAI TANDEL,CHHIBUBHAI DHIRUBHAI TANDEL,MANHARBHAI RAVJIBHAI TANDEL,RAJU MAHADEV BANGAR,SHRIPAT SAKHARAM MORE,NEW INDIA INSURANCE COMPANY LIMITED	
38708	FA/405/2013	03/04/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MS AMEE YAJNIK	PRAMOD NAVNITBHAI TANDEL,CHHIBUBHAI DHIRUBHAI TANDEL,MANHARBHAI RAVJIBHAI TANDEL,RAJU MAHADEV BANGAR,SHRIPAT SAKHARAM MORE,NEW INDIA INSURANCE COMPANY LIMITED	
38709	FA/446/2013	10/04/2013	IFFCO TOKIO GEN. INS. CO.LTD,	MR AJAY R MEHTA	GANSHYAMBHAI JASUBHAI PARMAR,VASANTBHAI KESHAVLAL LODHA	NOTICE NOT RECD BACK,NOTICE SERVED
38710	FA/447/2013	04/04/2013	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	DINESHBHAI KESHAVLAL PANCHAL,MAHESHSING CHHOTESING RAJPUT	
38711	FA/448/2013	04/04/2013	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	MINABEN DINESHBHAI PANCHAL,MAHESHSING CHHOTESING RAJPUT	
38712	FA/454/2013	20/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RANCHHODBHAI JIBHABHAI,HEIRS OF PUNJABHAI RANCHHODBHAI,DINESHBHAI PUNJABHAI SINCE DECEASED,RAMANBHAI PUNJABHAI	,MR KM SHETH
38713	FA/456/2013	19/12/2013	HANSABEN JENTIBHAI RATHOD,DINESHBHAI JENTIBHAI,CHAYA JENTIBHAI (MINOR DAUGHTER),LALJIBHAI MOHANBHAI RATHOD	MS HETABEN H SHAH,MR ARVIND K THAKUR	LAXMANBHAI BHIMABHAI AHIR,HITESHKUMAR A SANGHAVI,ORIENTAL INSURANCE CO LTD,SHIVRAJSINH JATUBHA RANA,YAGNARAJSINH SHIVRAJSINH RANA,NEW INDIA INSURANCE CO LTD	,MR PALAK H THAKKAR,MR R G DWIVEDI
38714	FA/457/2013	01/08/2013	SATISH NAROTTAMBHAI,	MR NIRAV V JOSHI	REGIONAL DIRECTOR,	RULE SERVED,MR HEMANT S SHAH
38715	FA/459/2013	02/07/2013	RAMODIBEN WD/O DINESHBHAI NANJIBHAI NINAMA,FATIBEN NANJIBHAI BHILL	MR PJ MEHTA	UNION OF INDIA,	MR RAVI KARNAVAT
38716	FA/460/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN KHUSALBHAI,	RULE SERVED,MR KM SHETH
38717	FA/461/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI DEVLA HEIR OF DEVLA BABER,	RULE SERVED,MR KM SHETH
38718	FA/470/2013	26/02/2013	RAMILABEN BHAISHANKAR JOSHI,PALLAVIBEN BHAISHANKAR JOSHI,JIGNESHBHAI BHAISHANKAR JOSHI,KALPESHBHAI BHAISHANKAR JOSHI	MR SHUSHIL R SHUKLA	RAMANBHAI DALSUKHBHAI BARAIYA,DIVISIONAL CONTROLLER	,MRS VASAVDATTA BHATT

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38719	FA/471/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	ISHWARBHAI BHAILALBHAI,JITENDRABHAI RAMANBHAI (SINCE DECD.THRO'L/H),PADMABEN JITENDRABHAI WD/O JITENDRABHAI RAMANBHAI,NEHALBHAI JITENDRABHAI,DHARAMBHAI JITENDRABHAI	,RULE NOT RECD BACK,MR SP MAJMUDAR,MR P P MAJMUDAR
38720	FA/472/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	MANIBEN DARUBHAI (SINCE DECD.THRO'L/H),HIRENKUMAR DARUBHAI PATEL,MINOR HIRALKUMAR'S GUARDIAN MANIBEN DARIBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
38721	FA/475/2013	15/02/2013	SAVITABEN JAMANBHAI VADALIYA,KIRTIBHAI JAMANBHAI VADALIYA,VIJAYBHAI JAMANBHAI VADALIYA,KASHMIRABEN MANOJBHAI VADALIYA	(MR MB GANDHI),MR CHINMAY M GANDHI	KIRANBHAI JAMANBHAI VADALIYA,	
38722	FA/484/2013	19/03/2013	ORIENTAL INSURANCE CO LTD,	(MR SN SINHA)	RAMAJI NENAJI THAKARDA,ABDULRAZAK ABDULKARIM MEMAN	
38723	FA/487/2013	05/07/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS OF DECD. MANSINH AMARSINH BHOJANI,VIMLABEN MANSINH BHOJANI,NIRAVKUMAR MANSINH BHOJANI MINOR,PRAGAPTIBEN MANSINH BHOJANI,AMARSINH ZAWERSINH BHOJANI,MANIBEN AMARSINH BHOJANI,ARVINDBHAI FULCHAND KA PATEL	,RULE SERVED,MR MTM HAKIM
38724	FA/488/2013	24/09/2013	CHIEF OFFICER,	MR BY MANKAD	RAMJU RANMAL HINGORJA,CHANDRARAY KISHANRAY LUHAR	
38725	FA/489/2013	01/05/2013	ARVINDSINGH VIBHAJI JADEJA,	MS MEGHA JANI	BHAVNAGAR WELFARE CO-OP. BANK LIMITED THROUGH LIQUIDATOR,AJAY RE ROLLERS PVT LTD,KADARBHAI KASAMBHAI PIRWANI,SAROJBEN AJAYKUMAR BHATIA,AJAYKUMAR RAJKUMAR BHATIA,RIYAZ KADARBHAI PIRWANI	NOTICE NOT RECD BACK,NOTICE UNSERVED
38726	FA/494/2013	07/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF THE DECD. SAVITABEN VIRABHAI SOLANKI,RAMBHUBEN VIRABHAI SOLANKI,SIDABHAI GOVINDBHAI,SHAILESHBHAI VALJIBHAI PATEL (DOBARIA)	NOTICE SERVED,NOTICE SERVED BY DS
38727	FA/495/2013	07/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. DEEPAK DEGANBHAI SOLANKI,PUNIBEN DEGANBHAI SOLANKI,SIDABHAI GOVINDBHAI,SHAILESHBHAI VALJIBHAI PATEL (DOBARIA)	NOTICE SERVED,NOTICE SERVED BY DS
38728	FA/497/2013	14/03/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	ANJANABEN @ AAJUBEN WD/O INDRASINH DADUSINH SOLANKI,KULDIPSINH INDRASINH SOLANKI JAYANTILAL (THAKOR)- MINOR,GAYATRIBEN INDRASINH SOLANKI JAYANTILAL (THAKOR)- MINOR,BAIRAJBEN INDRASINH SOLANKI JAYANTILAL (THAKOR),BHAGUBHARTI MADHUBHARTI VAIRAGIBAVA,HARESH KANTILAL MISTRI	
38729	FA/502/2013	14/03/2013	ORIENTAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	PRAVIN RAMJI CHAUHAN,ABDUL JUMA CHAKI,VALJI RAVJI CHANGA	
38730	FA/503/2013	01/08/2013	RAJNIKANTBHAI SOMCHANDBHAI THAKKAR,NITA RAJNIKANTBHAI THAKKAR,ARPITA RAJNIKANT THAKKAR,VIKAS RAJNIKANT THAKKAR,SUBHASHBHAI SOMCHANDBHAI THAKKAR	MR.HIREN M MODI	RAJENDRAKUMAR DAHYALAL TRIVEDI,AHMEDABAD MUNICIPAL CO.	NOTICE SERVED,MR DEEP D VYAS
38731	FA/505/2013	17/07/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	MANSUKHBHAI PRAGJIBHAI SAVLLIYA,JITENDRABHAI GOBARBHAI SHIYANI	
38732	FA/506/2013	26/06/2013	HIMMATBHAI VIRCHAND SHAH,	MR JIGAR P RAVAL	BHADRESHBHAI H SHAH,SAMIRBHAI H SHAH	MR HS MUNSHAW
38733	FA/507/2013	09/05/2013	SHANTABEN JIVABHAI PAGI,	MR VIJAL P DESAI	RASULKHAN KUTUBKHAN,SHRI NIVAS SATYANARAYAN,ORIENTAL INSURANCE CO LTD	DELETED,RULE UNSERVED,MR RAJNI H MEHTA,MR SANDIP M PATEL
38734	FA/514/2013	26/08/2013	RASHMI WD/O PRAKASH KANTILAL BHAVSAR,JAINIL PRAKASH BHAVSAR MINOR THRO' PETR. NO.1,NEHA PRAKASH BHAVSAR MINOR THRO' PETR. NO.1,KANTILAL NAGARBHAI BHAVSAR	MR.HIREN M MODI	VITHHALBHAI SAKARLAL THAKER,DIVISIONAL MANAGER	DELETED,RULE SERVED,MRS VASAVDATTA BHATT

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38735	FA/523/2013	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRABHATSANG KESHARJI JADEJA,HEIRS OF DECD. ALTAF TALAB,TALAB KASAMBAI JAKHRA,AMINABEN TALABBHAI JAKHRA	,RULE SERVED
38736	FA/524/2013	02/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DIPTIBEN RAMESHBHAI JHALA,DHARMENDRASINH SAJUBHA JADEJA,AJAY RAMBHAI ODEDARA	,MR BHARAT V SHAH
38737	FA/525/2013	02/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. RAMESHBHAI RUKHADBHAI JHALA,HARSHIT RAMESHBHAI JHALA (MINOR) THRO' RESP. NO.1,RUKHADBHAI MEGHABHAI JHALA,DUDHIBEN RUKHADBHAI JHALA,DHARMENDRASINH SAJUBHA JADEJA,AJAY RAMANBHAI ODEDARA	,MR BHARAT V SHAH
38738	FA/526/2013	02/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JYOTIBEN MOHANBHAI JHALA,DHARMENDRASINH SAJUBHA JADEJA,AJAY RAMBHAI ODEDARA	,MR BHARAT V SHAH
38739	FA/527/2013	02/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARTIBEN JIGNESHBHAI GUJARATI,DHARMENDRASINH SAJUBHA JADEJA,AJAY RAMBHAI ODEDARA	,MR BHARAT V SHAH
38740	FA/528/2013	02/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. KISHORBHAI JAYANTIBHAI DABHI,VIRAL S/O KISHORBHAI DABHI THRO' APPL. NO.1,JAYANTIBHAI DANABHAI DABHI,NANDUBEN JAYANTIBHAI DABHI,DHARMENDRASINH SAJUBHA JADEJA,AJAY RAMANBHAI ODEDARA	,MR BHARAT V SHAH
38741	FA/529/2013	26/11/2013	JAYSONS AUTOMOTIVE,	(MR KAMLESH C KOTECHA),MR SP MAJMUDAR	LATIF DAUD CHAD,KHATIJABEN LATIF CHAD	NOTICE SERVED,MR MANRAJ A BAROT
38742	FA/531/2013	20/03/2013	NATIONAL INSURANCE COMPANY LIMTED,	MR NAGESH C SOOD	JAGDISH BABUBHAI GAJERA,DINESHBHAI LIMBABHAI VORA,BHIKHUBHAI KHIMABHAI THUMMAR	
38743	FA/541/2013	05/04/2013	RELIANCE GENERAL INS. CO. LTD,	MR VIBHUTI NANAVATI	VINUBHAI BHUPATBHAI PARMAR (BABAR),GHELABHAI BHAVANBHAI PARMAR,RAMESHBHAI CHAKURBHAI JAMOD,HIMATBHAI LAKSHMANBHAI JAMOD,HEIRS OF DECD. NATHABHAI OGHADBAHI PARMAR,OGHADBHAI KANABHAI PARMAR,LABHUBEN OGHADBHAI PARMAR	,RULE SERVED,MR BM MANGUKIYA,MS BELA A PRAJAPATI
38744	FA/546/2013	15/03/2013	MANISHABEN W/O RAJESHBHAI GABHARUBHAI PARMAR,	MR.HIREN M MODI	GABHARUBHAI CHATURBHAI PARMAR,MADHUBEN GABHARUBHAI PARMAR,RAMESHBHAI GABHARUBHAI PARMAR,AUTO FINANCE LTD,RELIANCE GENERAL INSURANCE CO. LTD	,(MR PARESH M DARJI)
38745	FA/549/2013	07/03/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LEGAL HEIRS OF SHANIBEN CHANDRASINH PATEL,GITABEN CHANDRASINH PATEL,KARANBHAI CHANDRASINH PATEL (KOLI),JITSINH CHANDRASINH PATEL (KOLI),LAXMANBHAI PUJABHAI BHOI	,MR.HIREN M MODI
38746	FA/551/2013	14/03/2013	IFFCO- TOKIO GEN.INS.CO. LTD,	MR AJAY R MEHTA	HEIRS OF DECD SHIVABHAI HARJIBHAI SHIHORA-BHARATBHAI SHIVA,PARSHOTTAMBHAI SHIVABHAI SHIHORA,VINUBHAI SHIVABHAI SHIHORA,VASHRAMBHAI JALABHAI BHARWAD,RAJESHBHAI JERAMBHAI RATHOD	
38747	FA/558/2013	24/04/2013	THAKRARAM MODARAM (GODARA) JAT,	MR.HIREN M MODI	BRIJMOHAN BALURAM SATVAR,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MS AMEE YAJNIK,MR P P LAKHANI
38748	FA/560/2013	28/06/2013	KAMALKUMAR HIMMATLAL MEHTA,	MR MEHUL SHARAD SHAH	TATA MOTORS FINANCE LTD,NITIN CHAUHAN	SERVED BY RPAD (N),NOTICE UNSERVED,MR MANISH S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38749	FA/567/2013	15/04/2013	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VIJAYBHAI AMIRBHAI PADHIYAR,RATNABEN RAKESHBHAI PATEL,PANKAJBHAI SANJAYBHAI RAVAL	RULE SERVED
38750	FA/569/2013	17/03/2016	KARA GOGAN RATHOD,JAYANTIBHAI SAVABHAI PARMAR	MR VIJAY H NANGESH	HEIRS OF GALABHAI @ BHAYABHAI VISHABHAI PARMAR,RITABEN BHAYABHAI PARMAR,GANGABEN VISHABHAI PARMAR,VISHABHAI NATHABHAI PARMAR,I C I C LOMBARD GENERAL INSURANCE CO LTD,KANTABEN HAMIR PARMAR,KANTABEN HAMIR PARMAR	,RULE SERVED,MR TUSHAR L SHETH
38751	FA/570/2013	17/03/2016	KARA GOGAN RATHOD,JAYANTIBHAI SAVABHAI PARMAR	MR VIJAY H NANGESH	MAHESH PARBAT WAGHELA,I C I C LOMBARD GENERAL INSURANCE CO LTD,KANTABEN HAMIR PARMAR	RULE SERVED,MR TUSHAR L SHETH
38752	FA/571/2013	12/12/2020	NATIONAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. BHUPATBHAI KALABHAI PARMAR,ANJUBEN BHUPATBHAI PARMAR,HEENABEN BHUPATBHAI PARMAR -MINOR THRO'RESP. NO.2,NITINBHAI BHUPATBHAI PARMAR- MINOR THRO' RESP. NO.2,JALPABEN BHUPATBHAI PARMAR-MINOR THRO' RESP. NO.2,HITEN BHUPATBHAI PARMAR-MINOR THRO' RESP. NO.2,SONDARVA KISHORBHAI MENANDBHAI,HAMIRBHAI RAJSHIBHAI SOLANKI,OWNER OF INDICA CAR NO GJ-11-X-3239,TATA AIG GENERAL INSURANCE CO	,(MR SANDEEP N BHATT),MR RAXIT J DHOLAKIA,MR. HARDIK J JANI
38753	FA/574/2013	08/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANGLIBEN WD/O SOMABHAI BARIYA,MULJIBHAI @ MOTSINH DHARMAJI RAJPUT,JITESHBHAI MOTJI RAJPUT	RULE SERVED,MR UM SHASTRI
38754	FA/577/2013	04/03/2013	NATIONAL INSURANCE COMPANY LIMITED THRO'AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	JAYESHBHAI CHIMANBHAI SOLANKI,MEHBUBBHAI HABIBBHAI PARMAR	
38755	FA/578/2013	30/07/2014	MANSUKH CHHAGANBHAI BANUGARIA,SHAKTIBHAI MANSUKHBHAI BANUGARIA,DIWALIBEN CHHAGANBHAI BANUGARIA	MR ASHISH M DAGLI	BHAVNABEN GOPALBHAI BANUGARIA,SHOBHNABEN CHHAGANBHAI BANUGARIA,HANSABEN GOPALBHAI BANUGARIA	RULE SERVED,MR VIJAY H NANGESH,BHARAT S BHADKA
38756	FA/583/2013	25/03/2013	VIMALABA RAGHUBHA JADEJA,INDRAJITSINH RAGHUBHA JADEJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOPICHAND RAMCHAND BHOJWANI,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,NARUBHA LADHUBHA JADEJA,IFFCO TOKIO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA
38757	FA/584/2013	25/03/2013	MANHARSINH CHANDUBHA JADEJA,ARUNABA MANHARSINH JADEJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOPICHAND RAMCHAND BHOJWANI,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,NARUBHA LADHUBHA JADEJA,IFFCO TOKIO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA
38758	FA/585/2013	25/03/2013	BHARATSINH KESHUBHA JADEJA,KANCHANBA BHARATSINH JADEJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOPICHAND RAMCHAND BHOJWANI,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED,NARUBHA LADHUBHA JADEJA,IFFCO TOKIO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA
38759	FA/587/2013	29/07/2013	REGIONAL DIRECTOR,	MS HINA DESAI	DADAN NANU YADAV,	MR NIRAV V JOSHI
38760	FA/588/2013	08/04/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAVATBHAI BACHUBHAI DANGAR,HARESHBHAI GOVINDBHAI DANGAR,PALABHAI HAMIRBHAI AAMBALIA	RULE SERVED
38761	FA/591/2013	14/09/2019	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJPUT SHANKARSINH AKHESINGH,KIRANKUMAR HARENDRASINH RATHOD,KANTIJI NANGAJI VANZARA HEIR OF DECD MUKESHBHAI	RULE SERVED,MR JIGAR G GADHAVI
38762	FA/592/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	BALVANTBHAI HIRJIBHAI PATEL,MANGUBEN HIRJIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,UNSERVED EXPIRED (R),(MR A J PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38763	FA/595/2013	15/03/2013	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RAMKANYA MANSINH AADA (RAJPUT),BHAMARLAL MANSINH AADA,KAMAL MANSINH AADA,SHANKAR MANSINH AADA (RAJPUT),JADEJA JAYENDRASINH DIPSINHJI,SHAKTISINH BHIKHUBA JADEJA	
38764	FA/600/2013	05/04/2013	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BACHUBHAI GOBARBHAI PARMAR,HEIRS OF DECD. VIJUBEN JETHABHAI MAKWANA,AJAYBHAI JETHABHAI MAKWANA,PRAVINBHAI JETHABHAI MAKWANA THRO' RESP. NO.2,SUNILBHAI JETHABHAI MAKWANA THRO' RESP. NO.2,ARVINDBHAI JETHABHAI MAKWANA THRO' RESP. NO.2,MOHANBHAI BHALUBHAI MAKWANA	DELETED,RULE SERVED,MR. HEMAL SHAH
38765	FA/601/2013	12/03/2013	REGIONAL DIRECTOR,	MS HINA DESAI	JAYANTILAL NAROTTAMDAS PATEL,	
38766	FA/617/2013	14/03/2015	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VANZARA KESHAJI BHRAJI,VANZARA CHOKHALIBEN KESHABHAI SINCE DECEASED THRO' HEIRS,VANZARA KODARBHAI KESHABHAI,VANZARA PARBHUBEN GORDHANBHAI	,RULE SERVED
38767	FA/618/2013	12/11/2016	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANZARA LALABHAI BHURABHAI SINCE DECEASED THRO'L/H.,VANJARA PARTHUBEN LALABEN WD/OVANZARA LALABHAI BHURABHAI,VANZARA MORSINGJI LALABHAI,VANZARA BEMAJI LALABHAI,MANIBEN MULABHAI VANZARA,SHANTABEN RAMABHAI VANZARA,DAHIBEN MERCHANDBHAI VANZARA,GANGABEN POPATBHAI VANZARA,BHIKHIBEN LAXMANBHAI VANZARA,GEETABEN MANSUKHBHAI VANZARA,DHAPUBEN KAMABHAI VANZARA,CHAVDIBEN HADMATBHAI VANZARA	,RULE SERVED
38768	FA/626/2013	08/08/2013	NILAM R SHARMA,	(MR KISHOR M PAUL)	YOGI HITECH PVT LTD THROUGH DIRECTOR ANILBHAI PATEL,	MR PRATIK Y JASANI
38769	FA/627/2013	03/10/2013	SUBASH VASUDEV MANGHANI,	MR NL RAMNANI	ASHOKBHAI DUNGARSHIBHAI GHORI,	MR MANRAJ A BAROT
38770	FA/628/2013	15/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SHARIFKHA FATESANG,GULAM SHARIF SHARIFKHA	
38771	FA/629/2013	15/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI ABHESANG KALU,	MR KM SHETH
38772	FA/630/2013	30/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOTAJI BHAVSANG,MAHMADBHAI MOTAJI,BIBIBEN AMARSANG,GALABBEN RASULBHAI,RASULBA IBRAHIMBHAI,AKBARBHAI MOTAJI,HASEENABEN NASRUBHAI,ISMAILBHAI MOTAJI,AMINABEN FATESANG,NIZAMBHAI MOTAJI,HAMIDABEN IBRAHIMBHAI,JEENATBEN JASHIBHA	,MR KM SHETH
38773	FA/631/2013	30/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABHESANG NARSANG,BHARATSANG ABHESANG-SINCE DECEASED,ANDARBA BHARATSANG WD. OF BHARATSANG ABHESANG,RAJIYABEN MAJIDKHAN,SABERABEN TAUSEEFBHAI	
38774	FA/632/2013	15/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHA MANSANG,	MR KM SHETH
38775	FA/633/2013	15/03/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MAHMAD,	MR KM SHETH
38776	FA/634/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANG CHANDUBHAI GOHIL,LAXMAN CHANDUBHAI GOHIL,AMARSANG CHANDUBHAI GOHIL,LAXMIBEN CHANDUBHAI GOHIL,KASHIBEN CHANDUBHAI GOHIL,BAIJIBEN CHANDUBHAI GOHIL,KANKUBEN CHANDUBHAI GOHIL	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38777	FA/635/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG DAMABHAI PARMAR,KANJIBHAI DAMABHAI PARMAR,FATESANG DAMABHAI PARMAR,BHARATBHAI DAMABHAI PARMAR	RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR P P MAJMUDAR
38778	FA/636/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG MOTIBHAI,RAISANG MOTIBHAI,RATANSANG MOTIBHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
38779	FA/637/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATSANG MANSANG,	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
38780	FA/638/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJIBHAI KHODABHAI,RAMANBHAI KHODABHAI,SURESHBHAI KHODABHAI,MADHUBEN KHODABHAI,SAVITABEN KHODABHAI,SURAJBEN KHODABHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
38781	FA/639/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT - THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI PUNJABHAI,SURSANGBHAI PUNJABHAI,LAXMIBEN PUNJABHAI,RAIBEN PUNJABHAI,AMARSANGBHAI PUNJABHAI,BALIBEN PUNJABHAI,RAMIBEN PUNJABHAI,DEVIBEN PUNJABHAI	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
38782	FA/644/2013	18/07/2014	DEPUTY GENERAL MANAGER /EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	JUHAJI HIRAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38783	FA/645/2013	18/07/2014	DEPUTY GENERAL MANAGER / EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	KACHARAJI NATHAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR PINAKIN M RAVAL
38784	FA/646/2013	18/07/2014	DEPUTY GENERAL MANAGER/ EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	KACHARAJI NATHAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38785	FA/647/2013	18/07/2014	DEPUTY GENERAL MANAGER / EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	PUNJIBEN RATABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38786	FA/648/2013	18/07/2014	DEPUTY GENERAL MANAGER / EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	VAGHARI GABHUBHAI BABABHAI HEIR OF BABABHAI DAJIBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38787	FA/649/2013	18/07/2014	DEPUTY GENERAL MANAGER / EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	MASANJI CHATURJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38788	FA/650/2013	18/07/2014	DEPUTY GENERAL MANAGER / EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	CHANCHIBEN BHIKHAJI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38789	FA/651/2013	18/07/2014	DEPUTY GENERAL MANAGER / EXECUTIVE ENGINEER,	MR BHAGYODAYA MISHRA	JUHABHAI DHULABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR PINAKIN M RAVAL
38790	FA/655/2013	19/09/2013	PUNIT ENTERPRISE,PUNIT KESHAVLAL RUNGTA -PARTNER OF M/S PUNIT ENTERPRISES,KESHAVLAL RUNGTA (H U F)-PARTNER OF M/S PUNIT ENTERPRISES	MR DHAVAL SHAH	UNION OF INDIA THROUGH SECRETARY,APPELLATE TRIBUNAL FOR FOREIGN EXCHANGE,ASSISTANT DIRECTOR OF ENFORCEMENT	NOTICE SERVED,MR PS CHAMPANERI
38791	FA/657/2013	04/04/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	DURGA OIL MILLS,	MR AK CLERK

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38792	FA/658/2013	24/07/2013	SHAMINABANU ASGARALI SAIYAD,	MR.HIREN M MODI	ERIKBHAI RAMANLAL KHRISTI,RELIANCE GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
38793	FA/659/2013	03/02/2014	MOHAMMED RASHID (MINOR) THRO' GUARDIAN,	MR MTM HAKIM	GANPATLAL SIRAJI PATEL,MANISHKUMAR S/O BHAGCHAND JAIN,RAMESHKUMAR S/O MADANLAL JAIN,UNITED INSURANCE COMPANY LTD THROUGH DIVISIONAL OFFICE	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),DELETED,MS AMEE YAJNIK
38794	FA/661/2013	30/11/2018	HEIRS OF DECD. AMBARAM BHUPATJI,MAHITJI @ MOHANJI AMBARAM,HEIRS OF BHIKIBEN SURESHBHAI KALIDAS THAKOR	MR KV SHELAT	SURESH HIRALAL SHAH,MANOJ BHUPATBHAI VADODARIYA,VIJAY P GANDHI,SHAILESHBHAI BHUPATBHAI,KIRANBHAI BHUPATBHAI	MR DILIP B RANA,MR PY DIVYESHVAR,MR ANKIT SHAH
38795	FA/663/2013	14/03/2013	LEGAL HEIRS OF UMARBHAI YAKUBBHAI PATEL,GULAMRASUL UMARBHAI PATEL,USMANGANI UMARBHAI PATEL,ABDULKARIM UMARBHAI PATEL	(MR PARESH M DARJI)	STATE OF GUJARAT,	
38796	FA/670/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	KALUBHA MANSANG,	MR KM SHETH
38797	FA/671/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	HANIFABEN SABBIR,	MR KM SHETH
38798	FA/672/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	IBRAHIM FATESANG,	MR KM SHETH
38799	FA/673/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	AKBAR RASUL BHIKHA,	MR KM SHETH
38800	FA/674/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	MUSTUFA AAMIR,	MR KM SHETH
38801	FA/675/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	AKBAR MOTAJI,	MR KM SHETH
38802	FA/676/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	PATHAN RASID MUSA HEIR OF MUSA RAHIM,	MR KM SHETH
38803	FA/677/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	USMAN AHMED,	MR KM SHETH
38804	FA/678/2013	01/04/2013	SPECIAL LAND ACQ. OFFICER SAHEB,STATE OF GUJARAT,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER	HABIB RASULBHAI,	MR KM SHETH
38805	FA/679/2013	01/04/2013	LEGAL HEIR OF DECD. MUKESHBHAI RAMSINH MAKWANA,MAKWANA TEJUBEN RAMSINH	MR R.K.MANSURI	KISHOR MAGANBHAI BHAVANI,PATEL PUNJABHAI LADHABHAI,ORIENTAL INSURANCE COMPANY	,(MR SN SINHA)
38806	FA/687/2013	15/03/2013	PUNJAB NATIONAL BANK,	MR. VN. SEVAK	DHIRENKUMAR KIKUBHAI BHAVSAR PROP. OF KRISHNA ENTERPRISE,KIKUBHAI NAGINBHAI BHAVSAR SINCE DECE. THRO.' L/H.,KAMLESH KIKUBHIA BHAVSAR,DHIREN KUKUBHAI BHAVSAR,DHIRAJSINH NAGARJI PARMAR	,MR DAKSHESH MEHTA
38807	FA/688/2013	12/03/2015	GANESH CHEMICALS THROUGH HASMUKH M KOTHIA,	MR VASANTS SHAH	LEGAL HEIRS OF DECD. HASMUKHBHAI SANKABHAI RATHVA,JAYABEN HASMUKHBHAI RATHVA,KOYAL HASMUKHBHAI RATHVA THROUGH RESP. 1/1,SHANKARBHAI CHHOYABHAI RATHVA,NIRUBEN SHANKERBHAI RATHVA,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED	,RULE SERVED,MS LILU K BHAYA
38808	FA/689/2013	03/04/2013	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ASHOKBHAI DIYALBHAI BARAIYA GUARDIAN OF DIYALBHAI,DHARMENDRASINH GIRWANSINH SARVAIYA,BHARATBHAI MADHAVJIBHAI BALAR	
38809	FA/692/2013	11/10/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SAVITABEN MANUBHAI PATEL,VIKRAM VILASVIR MARATHA,GURPIT KAUR BAJVA,PRANAV NARENDRABHAI PATEL,NARENDRABHAI CHHAGANBHAI PATEL,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED,RULE UNSERVED,MR PALAK H THAKKAR,MR PRADIP J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38810	FA/696/2013	24/04/2019	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AMRATBHAI BABARBHAI RABARI,LILABHAI VASHRAMBHAI RABARI,GIRISHBHAI S PATEL,BADAJI SABURJI VAGHELA SINCE DECD. THROUGH HEIRS,AMRATBEN WD/O BADAJI VAGHELA,CHANDRESHKUMAR BADAJI VAGHELA MINOR THRO' RESP. NO.4/1,MANOJKUMAR BADAJI VAGHELA MINOR THRO' RESP. NO.4/1,KOKILABEN D/O BADAJI VAGHELA,ALPABEN D/O BADAJI VAGHELA,ARVINDKUMAR BADAJI VAGHELA	,RULE SERVED,KUNAL M BHAVSAR
38811	FA/697/2013	20/09/2016	CHANDUBHAI SANKABHAI RAVAL,	MR R.K.MANSURI	LEGAL HEIRS OF DECD. RAVAL DASHARATBHAI BABABHAI,RAVAL KOKILABEN DASHARATBHAI,BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)
38812	FA/698/2013	25/04/2013	STATE OF GUJARAT THRO DY. SECRETARY,LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	H/O.DECD. PATEL SENDHABHAI JIVRAMDAS,PATEL JOITARAM SENDHABHAI,PATEL KANTIBHAI SENDHABHAI,PATEL SOMABHAI SENDHABHAI,PATEL JIVIBEN SENDHABHAI SINCE DECD.THRO HER HEIRS,NARMADABEN MANUBHAI,JOITARAM SENDHABHAI,SAVITABEN MADHUBHAI,KANTILAL SENDHABHAI,PATEL SOMABHAI SENDHABHAI,PATEL MANIBEN MANILAL,SARDABEN JAYANTILAL,PATEL KANTABEN JAYANTILAL,PATEL TARABEN NATVARLAL	,MR DG SHUKLA
38813	FA/699/2013	05/07/2019	ORIENTAL INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	NARENDRABHAI KANTILAL HATT SINCE DECD. THROUGH HEIRS,HANSABEN NARENDRABHAI BHATT,MEHUL NARENDRABHAI BHATT,BHAVESH NARENDRABHAI BHATT,DHANGAURI KANTILAL BHATT,INDUKUMAR JAYATILAL JAISWAL,KANUBHAI UNADBHAI VANRA	,DELETED,MS AMRITA AJMERA
38814	FA/702/2013	11/12/2013	RANIBEN RAMAJIBHAI SINCE DECD. THROUGH HEIRS,MOTIJI RAMAJI,BHURAJI RAMAJI,KOKARJI RAMAJI	MS AMRITA AJMERA	INDRAJITSING FORANSING,KUNVARSEN ARJUNSING CHAUDHARY,NEW INDIA ASSURANCE CO LTD	NOTICE NOT RECD BACK,MR PALAK H THAKKAR
38815	FA/705/2013	03/11/2014	MANHARBA WD/O KARANSINH JAVANSINH MAKWANA @ ZALA,ARVINDKUMAR KARANSINH MAKWANA @ ZALA,NARENDRASINH KARANSINH MAKWANA@ ZALA,SAROJBA KARANSINH MAKWANA @ ZALA	MR BK OZA	JIGNESHBHAI MAHESHBHAI PRAJAPATI,MAHESHBHAI JIVABHAI PRAJAPATI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR RAJNI H MEHTA,MR KK NAIR
38816	FA/706/2013	20/03/2013	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HITESHBHAI KANJIBHAI SOLANKI,HEIRS OF DECD. RAJUBHAI KESHUBHAI VAHANKIYA,LABHUBEN @ USHABEN WD/O RAJUBHAI VAHANKIYA,KESHUBHAI DAYALBHAI VAHANKIYA,KAMUBEN KESHUBHAI VAHANKIYA,UMESH (MINOR) S/O RAJUBHAI VAHANKIYA THRO' RESP.2/1,BHARATIBEN (MINOR) D/O RAJUBHAI VAHANKIYA THRO' RESP. 2/1,ARTIBEN (MINOR) D/O RAJUBHAI VAHANKIYA THRO' RESP. 2/1,RAHUL (MINOR) S/O RAJUBHAI VAHANKIYA THRO' RESP. 2/1	
38817	FA/708/2013	29/04/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LEGAL HEIRS OF VASANTBHAI DABGAR,NIRUBEN VASANTBHAI DABGAR,AKSHAYKUMAR VASANTBHAI DABGAR THRO'RESP.1/1-NIRUBEN V DABGAR,RONAKKUMAR VASANTBHAI DABGAR THRO'RESP.1/1-NIRUBEN V DABGAR,NEHABEN VASANTBHAI DABGAR THRO'RESP.1/1-NIRUBEN V DABGAR,KANTILAL MAGANLAL DABGAR THRO'RESP.1/1-NIRUBEN V DABGAR,JASODABEN KANTILAL DABGAR,UDAYSINGH DAHYABHAI CHAUHAN	,MR GAJENDRA P BAGHEL,(MR J P BAGHEL)
38818	FA/709/2013	02/04/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGDISHBHAI RAVJIBHAI PATANVADIA,MAVJIBHAI LALABHAI SOLANKI,DHARMENDRABHAI PRAVINBHAI DARJI	
38819	FA/710/2013	02/04/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGDISHBHAI RAVJIBHAI PATANVADIA,MAVJIBHAI LALABHAI SOLANKI,RAVJIBHAI BUBUBHAI HARIJAN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38820	FA/712/2013	18/06/2013	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	HASMUKHBHAI SHIVLALBHAI PATEL SINCE DECD. THROUGH HEIRS,BALUBEN SHIVLALBHAI PATEL,NIRUBEN HASMUKHBHAI PATEL,MITBHAI HASMUKHBHAI PATEL (MINOR) TRHO' GUA,JAMNAGAR TRANSPORT THROUGH PROPRIETOR	
38821	FA/722/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER	RABARI VIKRAMBHAI ISHWARBHAI,	MR KM SHETH
38822	FA/723/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER	RABARI DHARAMSHIBHAI JESANGBHAI,RABARI KHENGARBHAI JESANGBHAI	MR KM SHETH
38823	FA/724/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER	RABARI AMRUTBHAI SANKABHAI,	MR KM SHETH
38824	FA/725/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER	RABARI DHIRJIBHAI KARAMSHIBHAI,	MR KM SHETH
38825	FA/730/2013	01/08/2013	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE,	MR SACHIN D VASAVADA	RANCHHODBHAI MANIBHAI,	MR NIRAV V JOSHI
38826	FA/731/2013	01/04/2013	REGIONAL DIRECTOR,	MR HEMANT S SHAH	AMARSINH GANGASINH,	MS ASHA H GUPTA
38827	FA/733/2013	01/08/2013	REGIONAL MANAGER,	MR HEMANT S SHAH	SATISHKUMAR NAROTTAMBHAI VERMA,	MR NIRAV V JOSHI
38828	FA/734/2013	19/09/2013	REGIONAL DIRECTOR,	MR HEMANT S SHAH	HARISHBHAI DAHYABHAI,	MR NIRAV V JOSHI
38829	FA/735/2013	21/03/2013	SANDHYABEN W/O MADHUKAR SHELKE,	MR UM SHASTRI	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
38830	FA/736/2013	21/03/2013	LAXMIBEN MASRIBHAI @ MAHARI SARVYIA,PRAKESHKUMAR LAXMIBEN SARVYIA,BHAVNABEN MASRIBHAI SARVYIA	MR UM SHASTRI	UNION OF INDIA,	MR RAVI KARNAVAT
38831	FA/737/2013	21/03/2013	HUSMAN GANI ABDUL RAHIM GAJJAR,JUBADABANU HUSMAN GANI GUJJAR	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
38832	FA/739/2013	27/06/2013	O N G C LTD.,	MR AJAY R MEHTA	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA
38833	FA/740/2013	20/03/2013	IFFCO TOKIO GEN. INS. CO.LTD,	MR AJAY R MEHTA	DHUPTABA GOVUBHA JETHAVA,REKHABA GOVUBHA JETHAVA,PURVABA GOVUBHA JETHAVA,YUVRAJSINH GOVUBHA JETHAVA,RAVIRAJSINH GOVUBHA JETHAVA,RUPESHBHAI RAJARAMBHAI SINDE,NEW INDIA ASSURANCE CO. LTD.,CHANDUBHAI ABHESING JETHAVA	,MR SUNIL B PARIKH
38834	FA/756/2013	01/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF JASBHA JIBAVA,IKBAL JASBHA,SADUBA RAHIMJIBAVA	,MR KM SHETH
38835	FA/757/2013	01/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBHA PRATAPSANG,	MR KM SHETH
38836	FA/758/2013	01/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB UDESANG,MAHMAD UDESANG,SALIM UDESANG	MR KM SHETH
38837	FA/759/2013	01/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM RASUL BAPAL,	MR KM SHETH
38838	FA/760/2013	01/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHA MANSANG,	MR KM SHETH
38839	FA/761/2013	01/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIKANDAR BHARATSANG SOLANKI,	MR KM SHETH
38840	FA/762/2013	26/03/2014	SHASHIKALABEN WD/O ISHWARBHAI LALJIBHAI SUTHAR,SANGITABEN ISHWARBHAI MISTRY	MR P P MAJMUDAR	NARMADA RU UTPADAKONI SAHAKARI SPINING MILL LTD,JILLA REGISTRAR,STATE OF GUJARAT	NOTICE SERVED,NOTICE UNSERVED,MR ZUBIN F BHARDA
38841	FA/765/2013	22/10/2013	SANJAYBHAI DAHYABHAI PATEL,	MR. YOGENDRA THAKORE	KANUBHAI RAMABHAI PATEL,SANKERBHAI RAMABHAI PATEL,JETHABHAI RAMABHAI PATEL,PASHABHAI RAMABHAI PATEL,SAVITABEN D/O RAMBASBHAI MAGANDAS PATEL	RULE SERVED,MR. S. M. GOHIL,MS. MONICA S GOHIL

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38842	FA/766/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD GAFUR KASAMBHAI MANSUR MULSIM SINCE DECEASED,SALIM MOHMAD GAFUR (SINCE DECEASED) THRO' L/H.,SALEJI MOHMAD GAFUR,FIRDOSHBEN,SIRAJ MOHMAD GAFUR,NAJMA,RAHATBANU W/O.SALIM MOHMAD GAFUR,NAJIYA SALIM,NILOFAR SALIM,NAHID ALI,GULAM AHMED KASAM MANSUR MUSLIM,SHAHBUDDIN KASAM MANSUR MULSIM	,MR P P MAJMUDAR,MR N R DESAI
38843	FA/771/2013	01/05/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	NATHUBHAI BHALABHAI MAKWANA,VAGHABHAI HIRABHAI MAKWANA,DHAYABHAI KANABHAI SAGTHIYA	
38844	FA/772/2013	04/04/2013	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KOYABHAI CHATARABHAI KHANT,	
38845	FA/773/2013	04/04/2013	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	HIRABHAI BATABHAI KHANT SINCE DECE. THRO.',ARJANBHAI HIRABHAI KHANT,JAGABHAI HIRABHAI KHANT,JADIBEN RAMA KUBER PAGI,MANGUBEN PRABHATSINH KHANT,JASHODABEN DEVABHAI BARIYA	DECEASED LITIGANT,MR VIJAY N RAVAL
38846	FA/774/2013	04/04/2013	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SOMABHAI GANESHBHAI KHANT,	MR VIJAY N RAVAL
38847	FA/776/2013	14/08/2013	LEGAL HEIR OF DECD HEMEN @ HEMENDRA VAIKUNTHRAI KOTHARI,AMIT VAIKUNTHRAI KOTHARI,BHAVNABEN VALLABHBHAI BAGDAI,ARTIBEN VAIKUNTHRAI KOTHARI	MR.HIREN M MODI	SAIJUBHA NATVARSINH ZALA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,SERVED BY RPAD (R),MR HITESH N ACHARYA
38848	FA/778/2013	24/09/2013	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	PRAJAPATI RASILKUMAR AMRUTBHAI,VASIMMAHAMAD ABDULSATTAR MEMON,HONABHAI RATNABHAI PARMAR,KHEMIBEN HONABHAI PARMAR	,NOTICE SERVED,MR JIGAR G GADHAVI
38849	FA/784/2013	07/03/2014	GENERAL MANAGER,M/S SARABHAI CHEMICALS	NANAVATI ASSOCIATES	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA
38850	FA/785/2013	02/04/2013	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	GAMARSINH VELJIBHAI RATHWA,ARVINBHAI NARBATBHAI RAVALIYA,NARVATBHAI ABHESINH RAVAL	
38851	FA/789/2013	03/09/2013	HEIRS OF DECD. DAMJIBHAI BHAGVANJIBHAI TARPADA,BHAVIKABEN DAMJIBHAI TARPADA,VIPULKUMAR DAMJIBHAI TARPADA,RINKALBEN DAMJIBHAI TARPADA	MR SUNIL B PARIKH	BHUPATBHAI RANCHHODBHAI KUNPARA,KETANBHAI DHANJIBHAI DAVDA,CHHOLAMANDALAM M S GENERAL INSURANCE CO LTD	DS AFF.NOT FILED (N),MR VIBHUTI NANAVATI,MR RB DAVDA,MR VIRAL V DAVE
38852	FA/790/2013	24/06/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	GEETABEN WD/O HARIBHAI KARSANBHAI AHIR,PAYALBEN D/O HARIBHAI KARSANBHAI AHIR- MINOR THROUGH,UMESHKUMAR S/O HARIBHAI KARSANBHAI AHIR- MINOR THROUGH,RIDDHI D/O HARIBHAI KARSANBHAI AHIR- MINOR THROUGH,HANSIBEN KARSANBHAI AHIR,MAHENDRABHAI RAJABHAI LONCHA HARIJAN,BHIKABHAI MAMUBHAI KHER	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
38853	FA/791/2013	18/04/2013	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VALLABHBHAI PANCHABHAI BARAIYA,SHIVABHAI BHIMABHAI BARAIYA	
38854	FA/793/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	SOMABHAI JESANGBHAI VASAVA,CHHITABHAI JESANGBHAI VASAVA,LALITABEN CHHITABHAI VASAVA,RAMESHBHAI CHHITABHAI VASAVA,RASILABEN CHHITABHAI VASAVA,MADHUBEN CHHITABHAI VASAVA	,MR KM SHETH
38855	FA/794/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	JYOTISHCHANDRA DINUPRASAD BHATT,	MR KM SHETH
38856	FA/795/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	PRATAPSINH CHANDRASINH RANA,	MR KM SHETH
38857	FA/796/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	LALLUBHAI KHUSHALBHAI PARMAR,	

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38858	FA/797/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	PUNABHAI CHHITABHAI VASAVA,RAYSANGBHAI CHHITABHAI,NAGINBHAI HIMMATBHAI	MR KM SHETH
38859	FA/798/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	DHANUBAHEN BHARATSINH JITSINH,ANOPBA BHARATSINH JITSINH,NIRUBAHEN BHARATSINH JITSINH,HEMABAHEN BHARATSINH JITSINH	MR KM SHETH
38860	FA/799/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	KULDEEPSINH FULSINH RAJ,	
38861	FA/800/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	RAMSANGBHAI MATHURBHAI VASAVA,JEEBHAI MAGANBHAI VASAVA	MR KM SHETH
38862	FA/801/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	CHITRANJANBHAI RAMANLAL PANDYA,	MR KM SHETH
38863	FA/802/2013	02/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA YOJNA),STATE OF GUJARAT THROUGH REVENUE DEPARTMENT	GOVERNMENT PLEADER	HASUBAHEN WD/O CHANDULAL PARSHOTAM,	MR KM SHETH
38864	FA/805/2013	03/08/2017	NANIBEN SHANABHAI BARIYA WD/O SHANABHAI WAGHABHAI BARIYA,RAMESHBHAI SHANABHAI BARIYA,AMARSINH SHANABHAI BARIYA	MR MTM HAKIM	DELETED,AYESHABEN GULAM HUSSAIN PATEL,NEW INDIA INSURANCE CO	,RULE SERVED BY DS,MR GC MAZMUDAR,MR HG MAZMUDAR
38865	FA/807/2013	06/07/2015	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS OF DECD. BHIKHUBHAI TAPUBHAI PAMBHAR,KANTABEN BHIKHUBHAI PAMBHAR,NISHABEN BHIKHUBHAI PAMBHAR,FALGUN BHIKHUBHAI PAMBHAR,KASMIRSINGH CHARANSINGH	,RULE SERVED,MR MUKESH H RATHOD
38866	FA/808/2013	06/07/2015	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS OF DECD.ANKURBHAI BHIKHUBHAI PAMBHAR,KANTABEN BHIKHUBHAI PAMBHAR,NISHABEN BHIKHUBHAI PAMBHAR,FALGUN BHIKHUBHAI PAMBHAR,KASHMIRSINGH CHARANSINGH,HEIRS OF DECD. BHIKHUBHAI TAPUBHAI PAMBHAR,ORIENTAL INSURANCE COMPANY	,RULE SERVED,MR RAJNI H MEHTA,MR PANKAJ R DESAI
38867	FA/809/2013	06/07/2015	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS OF MINOR PARANTAP BRIJESHBHAI PAMBHAR,BRIJESH TAPUBHAI PAMBHAR,DAKSHABEN BRIJESHBHAI PAMBHAR,KASMIRSINGH CHARANSINGH,HEIRS OF DECD. BHIKHUBHAI TAPUBHAI PAMBHAR,ORIENTAL INSURANCE COMPANY	,RULE NOT RECD BACK,RULE SERVED,MR RAJNI H MEHTA,MR PANKAJ R DESAI
38868	FA/810/2013	06/07/2015	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS OF DECD. MANSUKHBHAI @ MANUBHAI TAPUBHAI PAMBHAR,SAVITABEN MANSUKHBHAI PAMBHAR,DINESHBHAI MANSUKHBHAI PAMBHAR,BHAVESH MANSUKHBHAI PAMBHAR,SHILPABEN MANSUKHBHAI PAMBHAR,KASMIRSINGH CHARANSINGH,HEIRS OF DECD. BHIKHUBHAI TAPUBHAI PAMBHAR,ORIENTAL INSURANCE COMPANY	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R),MR RAJNI H MEHTA,MR PANKAJ R DESAI
38869	FA/811/2013	06/07/2015	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	HEIRS OF DECD. VIRJIBHAI @ GOGANBHAI TAPU BHAI PAMBHAR,JAYABEN VIRJIBHAI @ GOGANBHAI PAMBHAR,SANJAYBHAI VIRJIBHAI @ GOGANBHAI PAMBHAR,GIRISHBHAI VIRJIBHAI ALIAS GOGANBHAI PAMBHAR,GIRISHBHAI VIRJIBHAI @ GOGANBHAI PAMBHAR,KASMIRSINGH CHARANSINGH,HEIRS OF DECD. BHIKHUBHAI TAPUBHAI PAMBHAR,ORIENTAL INSURANCE COMPANY	,RULE SERVED,SERVED BY AFFIX. (R),MR RAJNI H MEHTA,MR PANKAJ R DESAI
38870	FA/814/2013	06/04/2016	DARSHAK JAYENDRABHAI VATSRAJ,	MR MEHUL S SHAH,(MR SURESHM SHAH)	FALGUNI DARSHAKBHAI VATSRAJ,	RULE SERVED,RULE SERVED BY DS
38871	FA/815/2013	07/12/2018	AMRUTLAL SUNDARJI MORANIA,	MR ATIT D THAKORE,SUMAN J MOTLA	VEENABEN AMRUTLAL MORANIA,	MR VIRAL K SALOT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38872	FA/817/2013	12/12/2020	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NATHABHAI SHAMJIBHAI BHALODI,BABUBHAI LAXMANBHAI RATHOD	RULE SERVED
38873	FA/827/2013	01/07/2013	DIVISIONAL CONTROLLER,	MS SEJAL K MANDAVIA	BHARATSINH AJABSINH RANE,	MR GAURAV K MEHTA,MS ASHLESHA M PATEL
38874	FA/837/2013	06/05/2016	PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH,	MR PREMAL R JOSHI	HEIRS OF DECD. DAYARAMBHAI BHIMABHAI,RAMESHBHAI DAYARAMBHAI DABHI,DILIPBHAI DAYARAMBHAI DABHI	,RULE SERVED,MR SATYEN B RAWAL
38875	FA/843/2013	22/04/2018	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	SAMABEN ARJANBHAI THAKORE,GORDHANJI HEMAJI JAT (BHATI)	RULE NOT RECD BACK,RULE SERVED,MR GAURAV K MEHTA,MS ASHLESHA M PATEL
38876	FA/844/2013	03/04/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	LEGAL HEIRS OF DECD. BABUBHAI MANJIBHAI UCHANA,MANJUBEN BABUBHAI UCHANA,SANJAY BABUBHAI UCHANA MINOR THRO' RESP. NO 1/1,MANISH BABUBHAI UCHANA MINOR THRO' RESP. NO.1/1,SHAILESH PREMJIBHAI CHAUHAN,NARANBHAI HARIBHAI SIDHPARA	
38877	FA/845/2013	02/04/2013	ASHABEN HITENDRASINH GOHIL,DIVYA HITENDRASINH GOHIL THRO'MOTHER ASHABEN H GOHIL,GAURAV HITENDRASINH GOHIL THRO'MOTHER ASHABEN H GOHIL	MR VISHWAS S DAVE	STATE OF GUJARAT,	GOVERNMENT PLEADER
38878	FA/846/2013	03/04/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ALPESHBHAI MANUBHAI DESAI,KETANBHAI DHIRAJLAL RAMANI,GOLANBHAI SIMATBHAI KIKAR,HITESH VADILAL PAREKH	
38879	FA/849/2013	24/07/2013	NEW INDIA ASSU. CO. LTD,	MR VIBHUTI NANAVATI	BARIYA RANVIRSINH PRATAPSINH,MOHITKUMAR NANABHAI KORCHA,PATHAN AMANKHAN YAKUBBHAI,UNITED INDIA INSURANCE COMPANY LTD,BARIYA VAJESINH MOTIBHAI,MINOR GAUTAMKUMAR VAJESINH,MINOR URVASHIBEN VAJESINH	,MR.HIREN M MODI
38880	FA/852/2013	22/04/2018	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	CHAMPABEN VIBHABHAI THAKORE,GORDHANJI HEMAJI JAT (BHATI)	RULE NOT RECD BACK,RULE SERVED,MR GAURAV K MEHTA,MS ASHLESHA M PATEL
38881	FA/862/2013	04/04/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	VEERABHAI @ VIRJIBHAI POPATBHAI MAKWANA,GORABHAI RAGHUBHAI BHARWAD,BHIMSHIBHAI HAMABHAI KHARANA,ORIENTAL INSURANCE CO LTD	,MR DAKSHESH MEHTA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
38882	FA/863/2013	04/04/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	RANIBEN KANCHIBHAI MAKWANA,GORABHAI RAGHUBHAI BHARWAD,BHIMSHIBHAI HAMABHAI KHARANA,ORIENTAL INSURANCE CO LTD	,MR DAKSHESH MEHTA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
38883	FA/864/2013	04/04/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SAVABHAI LIMBHABHAI MAKWANA,GORABHAI RAGHUBHAI BHARWAD,BHIMSHIBHAI HAMABHAI KHARANA,ORIENTAL INSURANCE CO LTD	,MR DAKSHESH MEHTA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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38884	FA/877/2013	16/07/2014	PRATIMABEN RAMANBHAI PARIKH,	MR MA PAREKH	BANSIDAHR AMRUTLAL PARIKH,SANJAY BANSIDHAR PARIKH,JITENDRA ESTATE CORPORATION,KANTILAL GANDALAL PATEL,RAMANLAL MANEKLAL SHAH,ANUBHAI BALCHAND SHETH,MANJULABEN CHINUBHAI SHETH,BACHUBHAI CHAGANBHAI PATEL	UNSERVED EXPIRED (N),RULE UNSERVED,UNSERVED EXPIRED (R),(MRS VD NANAVATI)
38885	FA/884/2013	18/07/2014	THAKOR JUHAJI HIRAJI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38886	FA/885/2013	18/07/2014	THAKOR KACHARAJI NATHAJI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38887	FA/886/2013	18/07/2014	THAKOR PUNJIBEN RATABHAI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38888	FA/887/2013	18/07/2014	VAGHARI GABHUBHAI BABABHAI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38889	FA/888/2013	18/07/2014	THAKOR MASANGJI CHATURJI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38890	FA/889/2013	18/07/2014	CHANCHIBEN BHIKHAJI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38891	FA/890/2013	18/07/2014	JUHABHAI DHULABHAI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38892	FA/891/2013	18/07/2014	THAKOR KACHARAJI NATHAJI,	MR PINAKIN M RAVAL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE SERVED
38893	FA/892/2013	05/04/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	DUSHYANTKUMAR ARUNBHAI RAVAL,PRADIPSINH SANSARCHANDRA RANA,BAINICHAND SUNAHADSINGH RANA	,(MR UMESH A TRIVEDI)
38894	FA/895/2013	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	MIRKHANNATH MULANATH MADARI,DAHYABHAI SENDHABAHI PRAJAPATI	RULE SERVED,MR TUSHAR CHAUDHARY
38895	FA/899/2013	24/07/2013	LEGAL HEIRS OF KHODIDASBHAI VASTABHAI,PARESH KHODIDASBHAI,DHARMISTHA KHODIDASBHAI	MR Y J PATEL	DHARMENDRABHAI SHIVABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI
38896	FA/900/2013	24/07/2013	SARSHWATIBEN W/O KHODIDASBHAI VASTABHAI,	MR Y J PATEL	DHARMENDRABHAI SHIVABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI
38897	FA/902/2013	08/04/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	KAMLESHKAUR CHARANJITSINGH SAINI,SARPRITSINGH CHARANJITSINGH SAINI,MANJOTSINGH CHARANJITSINGH SAINI,SANJAYKUMAR RAMBANSAL PAL,BHAGWATI CONSTRUCTION THROUGH PARTNER,ICICI LOMBARD GENERAL INSURANCE CO LTD,MOHANSINGH PREETAMSINGH	
38898	FA/903/2013	11/04/2018	MAHAMADUMAR MAHAMADIDRISH PATHAN,	MR.SUBHASH G BAROT	DELETED,VORA ROADWAYS PVT. LTD. [DELETED],UNITED INDIA INSURANCE CO. LTD.,BABUBHAI AMARSINH RAJ,RAJ ROADWAYS [DELETED],NATIONAL INSURANCE CO. LTD.	,DELETED,RULE SERVED,MR PALAK H THAKKAR,MR VC THOMAS
38899	FA/906/2013	12/09/2013	UNITED INDIA INSURANCE COMPANY LIMITED,	MS AMEE YAJNIK	HARIKUVAR REVSHANKAR JOSHI,RANJANBEN W/O PRAVINBHAI REVASHANKAR JOSHI,SACHINKUMAR S/O PRAVINBHAI REVASHANKAR JOSHI,DHIRUBHAI VIRABHAI CHUDASAMA,DINESHGAR DAYAGAR GOSWAMI,CHETESH HARILAL SHAH	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DIPAK N JOSHI

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38900	FA/907/2013	23/11/2013	RATHOD KALAJI JAWANJI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38901	FA/908/2013	23/11/2013	MAKWANA GUNVANTSINH NATHUSINH,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38902	FA/909/2013	23/11/2013	LEGAL HEIR OF MANGAJI MADHAJI,MAHOBBATSANG MANGAJI MADHAJI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38903	FA/910/2013	23/11/2013	MUKESHJI CHANDUJI MAKWANA,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38904	FA/911/2013	23/11/2013	BALUSANG KODARJI RATHOD,ZENSANG KODARJI RATHOD	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38905	FA/912/2013	23/11/2013	ABDULVAHAB USMANBHAI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38906	FA/913/2013	23/11/2013	MITHABHAI MOBHAI PATEL SINCE DECD. THROUGH HEIRS,MANUBHAI MITHABHAI PATEL,RAMANBHAI MITHABHAI PATEL,SHANTUBHAI MITHABHAI PATEL,JASHIBEN MITHABHAI PATEL,PANKAJKUMAR POPATBHAI PATEL,RAGINIBEN POPATBHAI PATEL,ANKHIBEN WD/O AMRUTBHAI MITHABHAI RATHOD,BILKESHKUMAR AMRUTBHAI PATEL,KALIDAS SANKABHAI PATEL,PRABHUDAS MAGANBHAI PATEL	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
38907	FA/914/2013	23/11/2013	MAKWANA GABHUSANG MOTIJI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38908	FA/915/2013	23/11/2013	ISHWARBHAI SOMABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38909	FA/916/2013	23/11/2013	NANDUBHAI MANIBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38910	FA/917/2013	23/11/2013	RASIKBHAI HIRABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38911	FA/918/2013	23/11/2013	LEGAL HEIR OF SARDARJI RANAJI,KANTIJI SARDARJI SINCE DECD. THROUGH HEIR,DAHIBEN WD/O KANTIJI SARDARJI,KODARSANG MOTIJI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	,RULE NOT RECD BACK
38912	FA/919/2013	23/11/2013	KODARSANG MOTIJI MAKWANA,MANSINHN UDAJI MAKWANA	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38913	FA/920/2013	23/11/2013	KACHRABHAI HIRABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38914	FA/921/2013	23/11/2013	MAKWANA KODARSANG MAGANJI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
38915	FA/922/2013	07/03/2014	DILESHBHAI GAMANBHAI PATEL,MAHESH GAMANBHAI PATEL	MR KRUNAL D PANDYA	MEHUL GAMANBHAI PATEL,HEIRS OF DECD. GAMANBHAI VAJIRBHAI PATEL,MEHUL GAMANBHAI PATEL,JAYSHREEBEN GAMANBHAI PATEL,TEJALBEN GAMANBHAI PATEL,DHANJIBHAI LAXMIDAS BHANUSALI,KANJIBHAI UMARSI BHANUSALI	,NOTICE SERVED,MR PATHIK M ACHARYA
38916	FA/923/2013	22/11/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	METHLIBEN WD/O SHANKARBHAI GOKULBHAI PATEL (KOLI),VINODBHAI SHANKARBHAI PATEL (KOLI),CHATURIBEN WD/O GOKULBHAI SAYBABHAI PATEL (KOLI),DELETED,BHUPATSINH DALABHAI PATELIYA	
38917	FA/925/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PREMILABEN SHANKARLAL,SPECIAL LAND ACQUISITION OFFICER	
38918	FA/927/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI BHARATJI SHAMBHUJI,SPECIAL LAND ACQUISITION OFFICER	
38919	FA/928/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DANTANI JESANGBHAI KALABHAI,SPECIAL LAND ACQUISITION OFFICER	
38920	FA/929/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI DASHRATHJI BALDEVJI,SPECIAL LAND ACQUISITION OFFICER	
38921	FA/930/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI JASUJI GOPALJI,SPECIAL LAND ACQUISITION OFFICER	
38922	FA/931/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI KANUJI BACHUJI,SPECIAL LAND ACQUISITION OFFICER	

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38923	FA/932/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI JIVANJI RAMSANGJI,SPECIAL LAND ACQUISITION OFFICER	
38924	FA/933/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI PRAVINJI RAMAJI,SPECIAL LAND ACQUISITION OFFICER	
38925	FA/934/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL GORDHANBHAI KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
38926	FA/935/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL DAHYABHAI ISWARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
38927	FA/936/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL AMARATBHAI ISWARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
38928	FA/937/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHARATBHAI RATILAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
38929	FA/938/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SOMABHAI KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR AV PRAJAPATI
38930	FA/939/2013	20/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL GOPALBHAI LAXMANDAS,SPECIAL LAND ACQUISITION OFFICER	
38931	FA/940/2013	20/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL ATMARAMBHAI LAXMANDAS,SPECIAL LAND ACQUISITION OFFICER	
38932	FA/941/2013	20/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL PRAHALADBHAI SHIVRAMBHAI,SPECIAL LAND ACQUISITION OFFICER	
38933	FA/942/2013	20/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL AMBALAL ATMARAM,SPECIAL LAND ACQUISITION OFFICER	
38934	FA/943/2013	20/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SHANKARBHAI SHIVDAS,SPECIAL LAND ACQUISITION OFFICER	
38935	FA/944/2013	20/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL NATHABHAI SHIVRAM,SPECIAL LAND ACQUISITION OFFICER	
38936	FA/945/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	SOLANKI NATHAJI FATAJI,SPECIAL LAND ACQUISITION OFFICER	
38937	FA/946/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI PRUTHVISINH FULAJI,SPECIAL LAND ACQUISITION OFFICER	
38938	FA/947/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI PRAVINJI RAJUJI,SPECIAL LAND ACQUISITION OFFICER	
38939	FA/948/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	DABHI RAMAJI AMATHAJI,SPECIAL LAND ACQUISITION OFFICER	
38940	FA/949/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	LEGAL HEIRS OF DECD. DABHI JILUJI FULAJI,SPECIAL LAND ACQUISITION OFFICER	
38941	FA/950/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR SOVANJI CHATURJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI
38942	FA/951/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR DIVANJI SURAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
38943	FA/952/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR GAJARABHAI MERAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
38944	FA/953/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR AMRUTJI SARTAN,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
38945	FA/954/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR DHANAJI CHATURJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI

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38946	FA/955/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR CHHANAJI NENAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
38947	FA/956/2013	19/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR KUNVARJI JAVANJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AV PRAJAPATI
38948	FA/957/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	CHAUDHARI NARENDRABHAI POPATBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
38949	FA/958/2013	26/06/2013	GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR MANGAJI JIVAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
38950	FA/960/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARUBHAI AKBARBHAI,	MR KM SHETH
38951	FA/961/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF NAJIRBHAI AKBARBHAI,YUNUSBHAI NAJIRBHAI	MR KM SHETH
38952	FA/962/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KAMAL MAHMAD,AMINABEN WD/O KAMAL MAHMAD SINCE DECEASED THR'O HEIRS,AAYESHABEN RAHIMBHAI PATHAN,JARINABEN IQBALBHAI KABA,RAJIYABEN SADIQ ABDUL CHAND,HEIRS OF NURBHAI MAHMAD,HABIBBHAI NOORBHAI SINCE DECEASED THR'O HEIRS,YUSUFBHAI HABIBBHAI,AIYUBBHAI HABIBBHAI,ZUBEDABEN ALLIBHAI,KULSAMBEN RASULBHAI,MUMTAZBEN NASIRBHAI,SHARIFABEN SALIMBHAI,ALLIBHAI HABIBBHAI SINCE DECEASED THROUGH HEIRS	
38953	FA/963/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANBA D/O AKBAR AMIR,	MR KM SHETH
38954	FA/964/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM BAVAJIBHAI SINCE DECEASED THR'O HEIRS,HASEENABEN IBRAHIMBHAI WD\O. IBRAHIMBHAI BAVAJIBHAI,ISMAILBHAI IBRAHIMBHAI,FIROZBHAI IBRAHIMBHAI,SADIKBHAI IBRAHIMBHAI,MOHSINBHAI IBRAHIMBHAI,MEMUDABEN SALIMBHAI NOORBHAI,WAHIDABEN NAZIR GALABSINGH SINDHA	
38955	FA/965/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASULBHAI BAVABHAI SINCE DECEASED THR'O HEIRS,KASAMBHAI RASULBHAI SINCE DECEASED THR'O HEIRS,IBRAHIMBHAI RASULBHAI,SIKANDARBHAI RASULBHAI,YUSUFBHAI RASULBHAI,BASIRBHAI RASULBHAI,SHABBIRBHAI RASULBHAI,BAIJIBEN GULAM MANSANG,MEMUDABEN AIYUBBHAI MADHAVSANG,NASHIMBEN KASAMBHAI,ANWARBHAI KASAMBHAI,RAFIKBHAI KASAMBHAI,MUMTAZBEN KASAMBHAI,BILKISHBEN KASAMBHAI,SAFIYABEN KASAMBHAI	
38956	FA/966/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI DHULABHAI,	MR KM SHETH
38957	FA/967/2013	15/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJESANG KARSHANBAHI PADIYAR,	MR KM SHETH
38958	FA/971/2013	10/07/2013	KIRITBHAI VADILAL BAHVSAR,	MR. RAHUL R DHOLAKIA	KRUNAL MAHENDRAKUMAR SHAH,NEW INDIA ASSURANCE COMPANY LRD	NOTICE SERVED,MR PALAK H THAKKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38959	FA/973/2013	12/12/2020	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NANBEN MERAMBHAI AHIR,GANCHI HARUN AHMAD CHHAPRA,ABDUL KADAR HASAN KABAL,MERAMBHAI NARANBHAI AHIR,JITENDRABHAI MERAMBHAI AHIR,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RAXIT J DHOLAKIA,MR MONAL S CHAGLANI
38960	FA/979/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GOKALBHAI VAGHABHAI PATEL,SOMABHAI VAGHABHAI PATEL	MR VIJAY N RAVAL
38961	FA/980/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GOVINDBHAI SOMABHAI PATEL,	MR VIJAY N RAVAL
38962	FA/981/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHATURBHAI VAJABHAI PATEL,	MR VIJAY N RAVAL
38963	FA/982/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHATURBHAI VAJABHAI PATEL,	MR VIJAY N RAVAL
38964	FA/983/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHODUBHAI VECHATBHAI,VECHATBHAI MANJIBHAI	,MR VIJAY N RAVAL
38965	FA/984/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LEGAL HEIR OF DECD. RATANSING RAPALBHAI,	MR VIJAY N RAVAL
38966	FA/985/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAYJIBHAI VECHATBHAI BARIA,	MR VIJAY N RAVAL
38967	FA/986/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RATANBHAI RAYJIBHAI BARIA,CHANDUBHAI BALWANTBHAI BARIA,MOHANBHAI SOMABHAI BARIA	MR VIJAY N RAVAL
38968	FA/987/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BENIBEN NARVATBHAI BAMANIA,MAHESHBHAI NARVATBAHI BAMANIA,RAKESHBHAI NARVATBHAI BAMANIA	MR VIJAY N RAVAL
38969	FA/996/2013	14/06/2013	AMITKUMAR RAMCHANDRA LACHWANI,	MR UM SHASTRI	UNION OF INDIA THROUGH GENERAL MANAGER,	MR RAVI KARNAVAT
38970	FA/997/2013	14/06/2013	SARAFATALI MOHD. JALIL SHEIKH,	MR UM SHASTRI	UNION OF INDIA THROUGH GENERAL MANAGER,	
38971	FA/998/2013	12/07/2013	RATILAL LALJIBHAI MEVADA,	MS KRUTI J VORA	RAMESHBHAI BHIKHABHAI MEVADA,HARISHBHAI BHIKHABHAI MEVADA,SHAILESHBHAI BHIKHABHAI MEVADA,RAJNIKANT LALJIBHAI MEVADA,CHAMPABEN LALJIBHAI MEVADA	MR PH BUCH,HCLS COMMITTEE
38972	FA/1001/2013	08/05/2013	CEEJAY FINANCE LIMITED THRO' AUTHORISED PERSON,	MR ABHAYKUMAR P SHAH	BHARATBHAI RANABHAI MAKWANA,NILESHBHAI NATUBHAI MAKWANA,NILESHBHAI NATUBHAI MAKWANA,IFFCO TOKIO GENERAL INSURANCE CO LTD	,MR AJAY R MEHTA,MR JAYSINH R JADEJA
38973	FA/1002/2013	16/04/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	LEGAL HEIRS OF DECD. RUPABEN SOMABHAI UCHANA,SOMABHAI MANJIBHAI UCHANA,BHANUBEN SOMABHAI UCHANA,KAMLESH SOMABHAI UCHANA,REKHABEN SOMABHAI UCHANA,TEJALBEN SOMABHAI UCHANA,SHAILESH PREMJIBHAI CHAUHAN,NARANBHAI HARIBHAI SIDHPARA	
38974	FA/1006/2013	10/05/2013	NIKITABEN NILKANTHBHAI PATEL THRO'POA KUMUDBEN HARSHADBHAI,	(MR NIKHIL S KARIEL)	NILKANTHBHAI MAHESHBHAI PATEL,	
38975	FA/1008/2013	18/04/2013	NARSINGBHAI BHATALAGBHAI,CHANDRABHAI BHATLABHAI	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38976	FA/1009/2013	18/04/2013	ROOPSINGBHAI JIVABHAI PATEL,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38977	FA/1010/2013	18/04/2013	NATHUBHAI BALIYABHAI PATEL,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
38978	FA/1011/2013	18/04/2013	VAJESING BACHUBHAI KAGDABHAI,	MR VIJAY N RAVAL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	
38979	FA/1012/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHJIBHAI HIRABHAI CHAUDHARY & BABABHAI M CHAUDHARY,BABABHAI MAHADEVBHAI CHAUDHARY,SAGRAMBHAI MAHADEVBHAI CHAUDHARY,ABHERAJBHAI MAHADEVBHAI CHAUDHARY,GOVABHAI MAHADEVBHAI CHAUDHARY	,MR AV PRAJAPATI
38980	FA/1013/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI JIVRAMBHAI THROUGH ADMINISTRATOR,DAHYABHAI JIVRAMBHAI PRAJAPATI THROUGH ADMINISTRATOR	MR AV PRAJAPATI
38981	FA/1014/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHALADBHAI KESHAVLAL PRAJAPATI,POPATBHAI KESHAVLAL PRAJAPATI,SURESHBHAI KESHAVLAL,KAMUBEN KESHAVLAL,HIRABEN KESHAVLAL PRAJAPATI	MR AV PRAJAPATI
38982	FA/1015/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFABHAI BABABHAI PRAJAPATI,JAYANTIBHAI BABABHAI PRAJAPATI,AMRUTBHAI BABABHAI PRAJAPATI,RAIBEN WD/O BABABHAI SHANKERBHAI PRAJAPATI,SAVITABEN BABABHAI PRAJAPATI,MANGUBEN BABABHAI PRAJAPATI	MR AV PRAJAPATI
38983	FA/1016/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAFABHAI BABABHAI PRAJAPATI,JAYANTIBHAI BABABHAI PRAJAPATI,AMRUTBHAI BABABHAI PRAJAPATI,RAIBEN WD/O BABABHAI SHANKERBHAI PRAJAPATI,SAVITABEN BABABHAI PRAJAPATI,MANGUBEN BABABHAI PRAJAPATI	MR AV PRAJAPATI
38984	FA/1017/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBARAMBHAI JIVRAMBHAI PRAJAPATI,	MR AV PRAJAPATI
38985	FA/1018/2013	18/04/2013	DEEPSING MANGALIYABHAI CHAUHAN,DHIRSINH KANGLABHAI	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38986	FA/1019/2013	20/06/2013	STATE OF GUJARAT THROUGH SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHODABHAI MASOTBHAI CHAUDHARI,FULJIBHAI MASOTBHAI CHAUDHARI,SHANKERBHAI MASOTBHAI CHAUDHARI	MR AV PRAJAPATI
38987	FA/1020/2013	18/04/2013	LIMDABHAI MANGALIYABHAI CHAUHAN,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38988	FA/1021/2013	18/04/2013	ABHESING MANSUKHBHAI MOHANIYA,BALVANT GAJABHAI,VAJABHAI VALJIBHAI,DEVABHAI VALJIBHAI	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38989	FA/1022/2013	18/04/2013	KALABHAI MANSINGBHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38990	FA/1023/2013	18/04/2013	KAGANABHAI MATHURBHAI MOHANIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38991	FA/1024/2013	18/04/2013	RUPLABHAI GAMJIBHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38992	FA/1025/2013	18/04/2013	MANABHAI NAVLABHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38993	FA/1026/2013	13/06/2015	LATIF IBRAHIM SUMARA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHMAD HANIF IBRAHIM,ANIRUDHSINH LAKHUBHA JADEJA,UNITED INDIA INSURANCE CO LTD,KANA RAMJI GAGAL,NEW INDIA ASSURANCE CO LTD,HOORBAI IBRAHIM SUMARA,ADAHAM IBRAHIM SUMARA,KUSUMBAI IBRAHIM SUMARA,SULEMAN IBRAHIM SUMARA,MAJID IBRAHIM SUMARA,SERUBAI IBRAHIM SUMARA,HASINABAI IBRAHIM SUMARA,SALEMAMAD ILIAS HINGORA,MAMABAI SALEMAMAD HINGORA	UNSERVED EXPIRED (N),DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR
38994	FA/1027/2013	18/04/2013	RAYSINGBHAI MANSUKHBHAI CHAUHAN,KESHABHAI KALIYABHAI CHAUHAN	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38995	FA/1029/2013	26/08/2013	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	GAURANG MOHANBHAI MAKWANA (MISTRY),PARAMJITSINH PRITAMSINH,VINAY B MEHTA,UNITED INDIA INSURANCE CO.	
38996	FA/1030/2013	26/08/2013	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	GAURANG MOHANBHAI MAKWANA (MISTRY),PARAMJITSINH PRITAMSINH,VINAY B MEHTA	
38997	FA/1031/2013	26/08/2013	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	GAURANG MOHANBHAI MAKWANA (MISTRY),PARAMJITSINH PRITAMSINH,VINAY B MEHTA	,MR.HIREN M MODI
38998	FA/1032/2013	18/04/2013	SHANABHAI HEMLABHAI CHAUHAN,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
38999	FA/1033/2013	18/04/2013	VIRSINGBHAI DALABHAI BARIYA,	MR VIJAY N RAVAL	STATE OF GUJARAT,EXECUTIVE ENGINEER	

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39000	FA/1034/2013	10/07/2013	GAUSHALA PANJRAPOLE THROUGH TRUSTEES,DILIPBHAI ARVINDBHAI PARIKH,MUKUNDBHAI GULABRAY MEHTA,GUNVANTRAY LAXMIDAS VITHLANI,RASIKLAL AMRUTLAL SHAH,ASHABEN BABUBHAI GANATRA,BECHARBHAI BHAVANBHAI PATEL,JAYANTBHAI DAYABHAI FINAVA,BHUPATBHAI AMRUTLAL SHAH,NANUBHAI HARJIVANBHAI GANATRA	MR MB PARIKH	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER(REHABILITATION,MANGALDAS MOHANDAS MEHTA,CHAMPAKLAL GIRDHARLAL VORA	
39001	FA/1036/2013	24/06/2014	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	GESWA DHAPUDEVI MECHARAM CHAUDHARY,KIRATA MEGHARAM CHAUDHARY-MINOR THRO' RESP. NO.1,MAHENDRA MEGHARAM CHAUDHARY-MINOR THRO' RESP. NO.1,SHANTI MEGHARAM CHAUDHARY-MINOR THRO' RESP. NO.1,DEDARAM PIRABHAI CHAUDHARY,ANSIDEVI DEDARAM CHAUDHARY,VELJI MAVJI RUDANI,RANCHHOD BACHUBHAI VARCHAND,RELIANCE GENERAL INSURANCE CO LTD	NOTICE SERVED,NOTICE SERVED BY DS,MR VIBHUTI NANAVATI,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
39002	FA/1039/2013	01/05/2013	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	PIYUSH BABUBHAI DALAL,SUKHWANTSINH HARNAMSINH SARDAR,LALITKUMAR DINESHBHAI	
39003	FA/1042/2013	01/07/2013	YASHVANTBHAI SOMALAL TRIVEDI,	MR V B MALIK	RAMSINH @ RATUSINH KANTISINH CHAUHAN,RATIBHAI @ RATUSINH CHAUHAN,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD,KAMLESHKUMAR GANPATLAL TRIVEDI,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR
39004	FA/1057/2013	26/04/2013	UNITED INDIA INSURANCE COMPANYLTD,	MR HITESH N ACHARYA	MAHESHBHAI JIVABHAI ROKAD,SIDDHAPURA LALITBHAI JAMANADAS,BABUBHAI LAKHABHAI GUJARATI	
39005	FA/1063/2013	25/06/2014	HITESHBHAI BHANUPRASHAD SHUKLA,	MR PREMAL S RACHH	BHAVNABEN HITESHBHAI SHUKLA,	MR PR ABICHANDANI
39006	FA/1065/2013	17/01/2014	BEENA W/O KALPESHBHAI AMRUTLAL LAVINGIA (SONI/CHOWKSI),	MR MTM HAKIM	KALPESHBHAI AMRUTLAL LAVINGIA (SONI/CHOWKSI),	MR SP MAJMUDAR,MR P P MAJMUDAR
39007	FA/1069/2013	07/10/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LEGAL HEIRS OF MANSANG BHAGWANJI - MANJULABEN MANSANGBHAI,VIKRAM MANSANGBHAI,MAHENDRA MANSANGBHAI,HETAL MANSANGBHAI	MR NILESH M SHAH
39008	FA/1070/2013	10/10/2013	DIVISIONAL CONTROLLER,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HARDIK C RAWAL	JUBENISHA GULAM HUSSAIN,YUNUS GULAM HUSSAIN,IMTIAZ GULAM HUSSAIN	RULE SERVED,MR KEYUR A VYAS
39009	FA/1073/2013	03/10/2013	BHATTI AUTOMOBILES THROUGH AMIN BHATTI,PANKAJ M THAKKAR	MR SHAKEEL A QURESHI	L & T FINANCE LTD,	NOTICE SERVED,MR CR ABICHANDANI,HCLS COMMITTEE
39010	FA/1076/2013	28/06/2013	ASHIYABEGAM WD/O IKBALBHAI SAMSUDDIN,AMIRKHAN IKBALBHAI THROUGH APPELLANT NO.1- ASHIYABEGAM	MR VILAV K BHATIA	MOHMAD SHARIF HAYAT MAHMADSHAIKH,RAVINDRA NATHUBHAI PRAJAPATI,NEW INDIA ASSURANCE COMPANY	NOTICE SERVED BY DS,MR PALAK H THAKKAR
39011	FA/1081/2013	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	NAGJIBHAI UKABHAI THAKORE (GHAMAIYA),VASHRAMBHAI GOBARBHAI BHARWAD (LABARIYA),BHARATBHAI DEVAYATBHAI DARAIYA,CHHELABHAI KARAMSHIBHAI BHARWAD (GOLTAR),RAJPUT JESINGBHAI DAHYABHAI	RULE SERVED,REFUSED SERVED (R)(70),MR AMIT C NANAVATI,MR HITESH S PADHYA,HCLS COMMITTEE,MS.YOGINI H UPADHYAY
39012	FA/1082/2013	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	CHHELABHAI KARAMSHIBHAI BHARWAD (GOLTAR),VASHRAMBHAI GOBARBHAI BHARWAD (LABARIYA),BHARATBHAI DEVAYATBHAI DARAIYA	RULE SERVED,MR AMIT C NANAVATI

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39013	FA/1084/2013	01/05/2013	DIVISIONAL CONTROLLER (PALANPUR),	MR HARDIK C RAWAL	DESAI PRABHATBHAI MEVEBHAI,JITENDRASINH UMEDSINH ZALA,MEGHUBHA MAVSINH ZALA	MR MAYUR RAJGURU,MR GAURAV K MEHTA,MS ASHLESHA M PATEL
39014	FA/1086/2013	29/04/2013	SPECIAL LAQ OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMED PRATAPSANG (SINCE DECEASED THR'O HIS LEGAL HEIRS,HASINABEN AHMEDBHAI WD/O. AHMEDBHAI PRATAPSANG,MAHEBUBBHAI AHMEDBHAI,ISMAILBHAI AHMEDBHAI,HANIFABEN AHMEDBHAI,FULBA AHMEDBHAI,FARIDABEN AHMEDBHAI	MR KM SHETH
39015	FA/1089/2013	29/04/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	YASINBHAI ISMAIL THRO'POA YAKUBBHAI ISMAIL,ZUBEDABEN ISMAIL THRO'POA YAKUBBHAI ISMAIL,AMINABEN ISMAIL THRO'POA YAKUBBHAI ISMAIL,MUSABHAI ISMAIL THRO'POA YAKUBBHAI ISMAIL,ADAMBHAI ISMAIL THRO'POA YAKUBBHAI ISMAIL,ABDULBHAI ISMAIL THRO'POA YAKUBBHAI ISMAIL	
39016	FA/1090/2013	29/04/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	AMBABEN MATHURBHAI(SINCE DECEASED THROUGH HER HEIRS),PRATAPBHAI MATHURBHAI,MAHENDRABHAI MATHURBHAI,RAVJIBHAI MATHURBHAI,SURESHBHAI MATHURBHAI	,MR P P MAJMUDAR
39017	FA/1091/2013	29/04/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	GIRISHBHAI NARSINHBHAI,LALITABEN CHANDUBHAI GUARDIAN OF HARDIK CHANDUBHAI	MR P P MAJMUDAR
39018	FA/1092/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF HASAN ISABHAI PATEL,	MR KM SHETH
39019	FA/1093/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHANBHAI FATESANG KASHIBEN WD/O MOHANBHAI,	MR KM SHETH
39020	FA/1094/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI JINABHAI VAGHELA,KARSANBHAI JINABHAI VAGHELA	,MR KM SHETH
39021	FA/1095/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI JINABHAI VAGHELA,	MR KM SHETH
39022	FA/1096/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI JINABHAI VAGHELA HEIR OF MELABHAI PUJABHAI,	MR KM SHETH
39023	FA/1097/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF HASAN ISABHAI PATEL CHHAGANBHAI JAGABHAI VAGHELA,	MR KM SHETH
39024	FA/1098/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN WD/O BHARATBHAI CHHOTABHAI,	
39025	FA/1099/2013	26/04/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF NARSINHBHAI DHULABHAI ISHVARBHAI NARSINHBHAI,	MR KM SHETH
39026	FA/1102/2013	12/12/2015	VALJIBHAI BHEMABHAI BHURIA,SADLIBEN VALJIBHAI BHURIA,SANTABEN VALJIBHAI BHURIA,NIKITA @ GEETA ARVINDBHAI VALJIBHAI BHURIA	MR.HIREN M MODI	VIJAY PARSINGBHAI PARMAR,AANUSBHAI VESTABHAI DAMOR,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
39027	FA/1106/2013	21/10/2013	VIDHUBEN BHANWARLAL KACHOLIYA,ROHIT BHANWARLAL KACHOLIYA	MR VIRENDRA BAHETI	GHANSHYAM TRANSPORT,NATIONAL INSURANCE CO,BHANVARLAL LUSIRAM KACHOLIYA	NOTICE UNSERVED,MR SUNIL B PARIKH,MR ALPESH RAJPURIYA
39028	FA/1109/2013	08/07/2013	UNION OF INDIA THROUGH GENERAL DIVISIONAL MANAGER,DIVISIONAL MANAGER WESTERN RAILWAY,INSPECTOR OF WORKS	MR RAVI KARNAVAT	LEGAL HEIRS OF DECD. SAVITABEN RAMJIBHAI KACHALIYA,MUKESH RAMJIBHAI KACHALIYA,ARUNBHAI RAMJIBHAI KACHALIYA,INDRA H MEHTA,VINABEN KANAIYALAL SHRIMANKAR,BHARTIBEN KANAIYALAL SHRIMANKAR,NAYNABEN NARESHKUMAR,SHANKARBHAI BABUBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39029	FA/1110/2013	20/09/2013	JAKHRA DEVA AHIR (BORICHA),	MR.HIREN M MODI	MARABASH SULEMANSHA SHEIKH,JUSAB SUMAR NODE,RELIANCE GENERAL INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
39030	FA/1116/2013	26/08/2013	UNITED INDIA INSURANCE COMPANY LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	HARISHCHANDRA JAYENDRASINH JADEJA,VALJIBHAI AJANBHAI JADAV	NOTICE SERVED
39031	FA/1118/2013	08/07/2013	BHAVNAGAR DISTRICT PANCHAYAT THROUGH,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	HEIRS OF VITTHALBHAI KHODABHAI GHEVARIYA,GHANSHYAMBHAI VITTHALBHAI GHEVARIYA,HITESHBHAI VITTHALBHAI GHEVARIYA,RAMDEVSINH PRAVINSINH ZALA,BAHADURSINH VERUBHA ZALA,UNITED INDIA INSURANCE COMPANY LTD,STATE OF GUJARAT THROUGH CHIEF SECRETARY	
39032	FA/1121/2013	13/07/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	MANUBEN RANCHHODBHAI RATHOD,SANJAYBHAI RANCHHODBHAI RATHOD- MINOR THRO' RESP. 1,KAAUBEN @ SUNITABEN RANCHHODBHAI RATHOD- MINOR THRO'RESP.1,GABHRUBHAI BACHUBHAI RATHOD,RALIYATBEN GABHRUBEN RATHOD,MILANDBHAI BHIKHABHAI KUVADIYA,MAHESHBHAI BHIKHABHAI KUVADIYA,HEIRS OF DECD. SURESHBHAI RAYMALBHAI	RULE SERVED,MR.HIREN M MODI
39033	FA/1122/2013	13/07/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	HEIRS OF DECD. SURESHBHAI RAYMALBHAI RATHOD,MANISHABEN SURESHBHAI RATHOD MINOR THRO' MOTHER,VISHAL SURESHBHAI RATHOD MINOR THRO' MOTHER,PUJABEN SURESHBHAI RATHOD,BAGHUBEN RAYMALBHAI RATHOD,MILANBHAI BHIKHABHAI KUVADIYA,MAHESHBHAI BHIKHABHAI KUVADIYA	RULE SERVED,MR.HIREN M MODI
39034	FA/1123/2013	28/06/2013	KSHITIJ VENTURE CAPITAL FUND THROUGH TRUSTEE PANKAJ THAPAR,,	MR SALIL M THAKORE	NAVRATNA ORGANISERS & DEVELOPERS PRIVATE LIMITED THRO',GULMOHAR PARK MALL PRIVATE LIMITED THROUGH DIRECTOR	,MR NV GANDHI
39035	FA/1130/2013	07/05/2013	SAMPATRAJ C SHAH,MOOLCHAND SUMERMAL,BABULAL M RUNGTA,HIRALAL BACHHRAJ JIRAWALA,GORDHANDAS N GUPTA	MS AB CHATURVEDI	LAJPATRAI CHATURBHUJ AGRAWAL,MOHANLAL CHATURBHUJ AGRAWAL,RAMESHCHANDRA L AGRAWAL,SURENDRAKUMAR L AGRAWAL,POORANRAJ G SHAH,JEETMAL P PAREKH,M L RATHI,MITHALAL MUKANCHAND,SHIV BHAGWAN D AGRAWAL,OMPRAKASH S AGRAWAL,KANTILAL D KANKRIYA,CHANDUAL AGRAWAL,YAMUNADATT AGRAWAL,MANGILAL BINAYKIYA,SIDHRAJ BHANDARI	,MR AMAR N BHATT
39036	FA/1131/2013	07/05/2013	POORANRAJ G SHAH,JEETMAL P PAREKH,M L RATHI,MITHALAL MUKANCHAND,SHIV BHAGWAN D AGRAWAL,OMPRAKASH S AGRAWAL,KANTILAL D KANKRIYA,CHANDULAL AGRAWAL,YAMUNADATT AGRAWAL,MANGILAL BINAYKIYA,SIDHRAJ BHANDARI	MR AS VAKIL	LAJPATRAI CHATURBHUJ AGRAWAL,MOHANLAL CHATURBHUJ AGRAWAL,RAMESHCHANDRA L AGRAWAL,SURENDRAKUMAR L AGRAWAL,SAMPATRAJ C SHAH,MOOLCHAND SUMERMAL,BABULAL M RUNGTA,HIRALAL BACHHRAJ JIRAWALA,GORDHANDAS N GUPTA	,MR AMAR N BHATT
39037	FA/1133/2013	01/05/2013	GULAMKADAR YUSUFMIYA BELIM,MEHMOODABANU GULAMKADAR BELIM	MR V B MALIK	PARBATBHAI RAJABHAI MORI,RAJABHAI AMRABHAI MORI,ORIENTAL INSURANCE CO LTD,NOORMOHAMMED GULAMRASUL MALEK,UNITED INDIA INSURANCE CO	,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
39038	FA/1136/2013	01/05/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DIVYABEN (MINOR) MANHARSINH CHAUHAN THRO' GUARDIAN,RAJENDRABHAI PRABHUDAS PASTEL,LEGAL HEIRS OF DECD. KISHORBHAI K PATEL,SAVITABEN KISHORBHAI PATEL,HARNISHBHAI KISHORBHAI PATEL	,MR MTM HAKIM
39039	FA/1137/2013	01/05/2013	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RANJABEN D/O SOMABHAI BHIKHABHAI PATANVADIA,RAJENDRABHAI PRABHUDAS PASTEL,LEGAL HEIRS OF DECD. KISHORBHAI K PATEL,SAVITABEN KISHORBHAI PATEL,HARNISHBHAI KISHORBHAI PATEL	,MR MTM HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39040	FA/1138/2013	06/08/2013	WAGHJI LAXMAN AAYAR,	MR Y J PATEL	ARJAN VALA AHIR,BHIMA SHAMA MATA,ORIENTAL INSURANCE COMPANY LTD	NOTICE SERVED,MR R G DWIVEDI
39041	FA/1142/2013	04/04/2017	SHANTISWARUP AGRAWAL,RAJEEV SHANTISWARUP AGRAWAL,SANJEEV SHANTISWARUP AGRAWAL	MR.VARUN K.PATEL	BABYBEN MANGABHAI,RAMABEN RAMESHBHAI,SAJNA RAMESHBHAI,GUDDY RAMESHBHAI	MR YN RAVANI
39042	FA/1146/2013	26/11/2014	M K INDUSTRIES,	NANAVATI ASSOCIATES	BHALABHAI BALAJIBHAI SOLANKI,	MR AS ASTHAVADI
39043	FA/1150/2013	04/12/2014	NAVYUG ELECTRIC MOTORS PUMPS LIMITED,	MR MITUL K SHELAT	JAYESH ENGINEERING WORKS THRO' PROPRIETOR,	MS ARCHANA P PATEL
39044	FA/1151/2013	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NADODA KAMABHAI AJABHAI,	RULE SERVED,MR AV PRAJAPATI
39045	FA/1152/2013	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NADODA SHIVABHAI RATUBHAI,	RULE SERVED,MR AV PRAJAPATI
39046	FA/1160/2013	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	REVUBHAI BHAGUBHAI GIDA,NEW INDIA ASSURANCE COMPANY LIMITED,SHAMJI VASTA MATA,RAJABHAI RANMALBHAI KANARA,HEIRS OF DECD, PRAVIN PITHABHAI,KANARA PITHABHAI SAMATBHAI,KANARA MALUBEN PITHABHAI,KANARA MANJULABEN PRAVINBHAI,KANARA PRAVINBHAI- MINOR THRO'KANARA PRAVINBHAI,KANARA BHAVIN PRAVINBHAI- MINOR THRO'KANARA PRAVINBHAI	,RULE SERVED,MR VH KANARA,MR PALAK H THAKKAR
39047	FA/1161/2013	24/12/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ZULFIKAR ISMAILBHAI KHANUSHIA,NATIONAL INSURANCE CO LTD,KALUBHA JORUBHA JHALA,HEIRS OF DECD. ASHWINBHAI VINUBHAI THAKOR,MANGUBEN VINUBHAI THAKOR,JAGDISHBHAI V THAKOR- MINOR THRO' RESP. 4/1	,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MRS. NIDHI S MEHTA,MR. CR BUDDHADEV
39048	FA/1162/2013	24/12/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGATSINH GULABJI MAKWANA,ZULFIKAR ISMAILBHAI KHANUSHIA,NATIONAL INSURANCE CO LTD,GOPALJI BHARMAJI VANJHARA,FULABHAI JORABHAI JHALA,HEIRS OF DECD. SURESHBHAI GABAJI THAKOR,GABAJI KUNWARJI THAKOR,JASIBEN GABAJI THAKOR-MINOR THRO'GABAJI KUNWARJI THAKOR	,NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR.HIREN M MODI,MRS. NIDHI S MEHTA
39049	FA/1164/2013	03/05/2013	DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	NAVNEETBHAI MANSUKHBHAI PARMAR,VIR SINGH DHYAM SINGH,YOGENDAR KUMAR	
39050	FA/1170/2013	11/08/2014	LEGAL HEIR OF THE DECD. SAJIDKHAN SAGIRKHAN PATHAN,	MR AJAY L PANDAV	GOPAL RAMABHAI KANANI (GADHAVI),HARIBHAI KESHAVBHAI MINANI (GADHAVI),NATIONAL INSURANCE COMPANY LTD	MR MEHUL SHARAD SHAH,MR HITESH N ACHARYA
39051	FA/1171/2013	18/07/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	SURESHBHAI AMARSHIBHAI PRAJAPATI,LIMBABHAI POPATBHAI,JAYSHREEBA MAHENDRASINH DODIYA,NEW INDIA INSURANCE CO LTD,NISHAR AHEMAD ABDULMASJID MUSLIM	,(MR NIRAL R MEHTA),MR PALAK H THAKKAR,MR AB GATESHANIYA
39052	FA/1173/2013	26/08/2013	GAURANG MOHANBHAI MAKWANA (MISTRY),	MR.HIREN M MODI	PARAMJITSINGH PRITAMSINGH,VINAY B MEHTA,NATIONAL INSURANCE CO LTD	

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39053	FA/1176/2013	02/07/2014	SHUBHAM SHIPPING SERVICES PVT LTD,	MR BY MANKAD	SALE OSMAN SAMA,RAHIMBHAI SALE SAMA,AJBAI AMIN SAMA,ABDUL AMIN SAMA-MINOR THRO' GUARDIAN AJBAI AMIN SAMA,MARIYABAI AMIN SAMA -MINOR THRO'GUARDIAN AJBAI AMIN SAMA,ASMABAI AMIN SAMA -MINOR THRO' GUARDIAN AJBAI AMIN SAMA,MAMTABAI AMIN SAMA-MINOR THRO' GUARDIAN AJBAI AMIN SAMA,ADANI PORT LTD @ MUNDRA PORT AND SPECIAL ECONOMIC ZONE LTD,SWAMINARAYAN VIJAY CARRY TRADE PVT LTD	RULE SERVED,MR.HIREN M MODI,MS KARUNA V RAHEVAR
39054	FA/1177/2013	05/08/2013	FALCON PUMPS PVT LTD,	MR PRATIK Y JASANI	HEIRS OF SHANTABEN SHAMJIBHAI AGHERA,SANJAYBHAI SHAMJIBHAI AGHERA,NILESHBHAI SHAMJIBHAI AGHERA	SERVED BY RPAD (N)
39055	FA/1178/2013	09/03/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	HAZRABIBI WD/O USMANKHAN PATHAN,ASRAFKHAN USMANKHAN PATHAN,HEENA KAUSHAR USMANKHAN PATHAN,SAHILABANU USMANKHAN PATHAN,SHYAMUBHAI BABUBHAI CHUNARA,NAINESHBHAI KESHVLAL PATEL	RULE SERVED
39056	FA/1180/2013	12/08/2013	GIRIRAJSINHJI S/O MAHARAJKUMAR SHIVRAJSINHJI JADEJA,UPENDRASINHJI S/O MAHARAJKUMAR SHIVRAJSINHJI JADEJA	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	. .,	
39057	FA/1185/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHIBEN DHULABHAI PARMAR,	
39058	FA/1186/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRANBHAI KHUMANSANG PARMAR,	
39059	FA/1187/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURSANG RANCHHODBHAI SINCE DECEASED THRU/HRS.,PUJIBEN SURSANGBHAI WD/O SURSANGBHAI RANCHHODBHAI,THAKORBHAI SURSANGBHAI,SHAILESHBHAI SURSANGBHAI,MAGHIBEN VITTHALBHAI,TALLIKABEN VITTHALBHAI,BHAGWANBHAI RANCHHODBHAI,VINABEN RANCHHODBHAI,NAYNABEN RANCHHODBHAI	
39060	FA/1188/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GURUBHAI NANSANG,JASHIBEN NANSANGBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
39061	FA/1189/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAISANG CHANDUBHAI,LAXMANBHAI CHANDUBHAI,AMARSANG CHANDUBHAI,LAXMIBEN CHANDUBHAI,KASHIBEN CHANDUBHAI,KANKUBEN CHANDUBHAI,RANCHHOD SOMA,BAIJIBEN CHANDUBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
39062	FA/1190/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSANG SHIVABHAI,KHUMANSANG GANPATBHAI,CHHATRASANG GANPATBHAI,BHAILAL GANPATBHAI,MADHAVSANG GANPATBHAI,MAHESHBHAI GANPATBHAI,BALVANTBHAI GANPATBHAI SINCE DECEASED THRU/HRS,ANJANABEN BALVANTBHAI,KAMINIBEN BALVANTBHAI,KASHIBEN GANPATBHAI SINCE DECEASED THRU/HRS.,KHUMANSANG GANPATBHAI,CHHATRASANG GANPATBHAI,BHAILALBHAI GANPATBHAI,MADHAVBHAI GANPATBHAI,MAHESHBHAI GANPATBHAI,ANJANABEN BALVANTBHAI,KAMINIBEN BALVANTBHAI,BAJUBEN SHIVABHAI SINCE DECEASED THRU/HRS,UDESANGBHAI MANGALBHAI,CHHHOTUBHAI MANGALBHAI,DAHIBEN MANGALBHAI,SONABEN MANGALBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR

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39063	FA/1191/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUBHAI MANSANG,KHUMANSANG MANSANG,AMARSANG SHIVABHAI,KASHIBEN GANPATBHAI SINCE DECEASED THRU/HRS,KHUMANSANG GANPATBHAI,CHHATRASANG GANPATBHAI,BHAILALBHAI GANPATBHAI,MADHAVBHAI GANPATBHAI,MAHESHBHAI GANPATBHAI,BALVANTBHAI GANPATBHAI SINCE DECEASED THRU/HRS,ANJANABEN BALVANTBHAI,KAMINIBEN BALVANTBHAI,KHUMANSANG GANPATBHAI,CHHATRASANG GANPATBHAI,BHAILAL GANPATBHAI,MADHAVSANG GANPATBHAI,MAHESHBHAI GANPATBHAI,BALVANTBHAI GANPATBHAI SINCE DECEASED THRU/HRS,ANJANABEN BALVANTBHAI,KAMINIBEN BALVANTBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
39064	FA/1192/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABARBHAI SOMABHAI,RAISANG SOMABHAI	
39065	FA/1193/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITBHAI CHANDUBHAI,LAKHIBEN CHANDUBHAI,NANSANG JETHABHAI	MR SP MAJMUDAR,MR P P MAJMUDAR
39066	FA/1194/2013	08/07/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI MELABHAI,CHANDUBHAI MELABHAI,FATESANG MELABHAI,LAKHIBEN MELABHAI SINCE DECEASED THRU/HRS,BHAVSANGBHAI CHANDUBHAI,NARMADABEN CHANDUBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
39067	FA/1195/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRAVANBHAI ISHVARBHAI,GANPATBHAI ISHVARBHAI,SHANTABEN ISHVARBHAI,KAMLABEN ISHVARBHAI	
39068	FA/1199/2013	03/12/2013	NATHA KARSHAN MOTIA,BACHU KARSHAN MOTIA	MR SUNIL B PARIKH	GOVIND HAMIR GOHEL,RAM DIESEL PVT LTD,KESHUBHAI GORDHANBHAI MARKNA	RULE SERVED,MR PATHIK M ACHARYA
39069	FA/1201/2013	12/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DRIVER OF MOTOR CYCLE NO GJ-3-FF-5717,KHIMJIBHAI V SOLANKI,HEIRS OF DECD. MANOJ KHIMJIBHAI SOLANKI,FULIBEN KHIMJIBHAI SOLANKI,PARVATIBEN KHIMJIBHAI SOLANKI,MINABEN KHIMJIBHAI SOLANKI,NAYNABEN KHIMJIBHAI SOLANKI,AMITABEN KHIMJIBHAI SOLANKI MINOR THRO' RESP. 3/1	,RULE NOT RECD BACK,RULE SERVED,MR NISARG M DESAI
39070	FA/1202/2013	12/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DRIVER OF MOTOR CYCLE NO GJ-3-FF-5717,KHIMJIBHAI V SOLANKI,HEIRS OF DECD. ARVIND KANTIBHAI SILOJIYA,KANTIBHAI THOBHANBHAI SILOJIYA,SHARDABEN KANTIBHAI SILOJIYA	,RULE SERVED,MR NISARG M DESAI
39071	FA/1204/2013	17/09/2013	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. VINABEN @ VINUBEN PRABHATBHAI THAKORE,REKHABEN PRABHATBHAI THAKORE,MEGHABEN PRABHATBHAI THAKORE MINOR THRO'RESP.1-PRABHATBHAI,MAGANBHAI HARJIBHAI KARELIYA,DAHYABHAI DALSUKHBHAI SONARA	
39072	FA/1206/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMABHAI MEPABHAI DAV SINCE DECE. THRO.' L/H.,DAV NANIBEN WD/O. BHIMABHAI,DAV SUKHABHAI BHIMABHAI,DAV BHARATBHAI BHIMABHAI,JAYABEN VARJANGBHAI DANGAR,BHAVNABEN RAMESHBHAI CHHAIYA	
39073	FA/1207/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMNIK JADAVBHAI,	MR KL DAVE
39074	FA/1208/2013	12/11/2016	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMNADAS ARJAN,	UNSERVED EXPIRED (R)

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39075	FA/1209/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGDAS MAIYABHAI (SINCE DECD. THRO' L/H),NARMADABEN GANGDASBHAI SANTOKIWD/O GANGDASBHAI MAIYABHAI,PRAVINBHAI GANGDASBHAI SANTOKI,BHARATBHAI GANGDASBHAI SANTOKI	
39076	FA/1210/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAV MENAND KALA,	
39077	FA/1211/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMNIK JADAV,	
39078	FA/1212/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGAN RAMJIBHAI,	
39079	FA/1213/2013	12/11/2016	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL JERAMBHAI,	MR KL DAVE
39080	FA/1214/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANGAR JAYABEN RAJABHAI,	
39081	FA/1215/2013	06/12/2014	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMJI LAKHMAN,	MR KL DAVE
39082	FA/1216/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALA KANA DANGAR (SINCE DECD. THRO' L/H),KAMLABEN KALABHAI DANGAR WD/O KALABHAI KANABHAI DANGAR,GOVINDBHAI KALABHAI DANGAR,JAGDISHBHAI KALABHAI DANGAR,MANIBEN RAMESHBHAI DAV,HANSABEN JAGDISHBHAI JALU	
39083	FA/1217/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANGAR RAYMAL BHURA,	
39084	FA/1218/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESH JETHABHAI,	
39085	FA/1219/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DANGAR RAJA BHURA,	
39086	FA/1220/2013	20/06/2013	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAVIN VELJI SUREJA,	
39087	FA/1224/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA GHANCHI SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,VAHIDBHAI RAHEMANBHAI SIPAI KHOKHAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HEIRS OF DECD. RASIKBHAI HARESHBHAI BHADESHIYA	,RULE NOT RECD BACK,MRS VASAVDATTA BHATT,MR SIKANDER SAIYED,MR MANRAJ A BAROT
39088	FA/1225/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA GHANCHI SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,VAHIDBHAI RAHEMANBHAI SIPAI KHOKHAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HEIRS OF DECD. HARESHBHAI KHIMJIBHAI BHADESHIYA	,RULE NOT RECD BACK,MRS VASAVDATTA BHATT,MR SIKANDER SAIYED,MR MANRAJ A BAROT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39089	FA/1226/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA GHANCHI SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,VAHIDBHAI RAHEMANBHAI SIPAI KHOKHAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HEIRS OF DECD. BASHIRBHAI KARIMBHAI THASARIYA,YASMINBHAI BACHIRBHAI THASARIYA,SHAHISTABEN BASHIRBHAI THASARIYA MINOR THRO' RESP. NO. 4/1,MAHAMADBHAI BASHIRBHAI THASARIYA MINOR THRO' RESP NO. 4/1,HURBAIBEN KARIMBHAI THASARIYA	,RULE NOT RECD BACK,RULE SERVED,MRS VASAVDATTA BHATT,MR MANRAJ A BAROT
39090	FA/1227/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA GHANCHI SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,VAHIDBHAI RAHEMANBHAI SIPAI KHOKHAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,HEIRS OF DECD. ABDULHAMID MAHAMADBHAI FARUK KADRI,MAHAMADFARUKBHAI SIKANDARMIYA,MAHAMADYUNUS MAHAMADFARUKBHAI KADRI	,RULE NOT RECD BACK,MRS VASAVDATTA BHATT,MR SIKANDER SAIYED,MR MANRAJ A BAROT
39091	FA/1228/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,KASAMBHAI SULEMANBHAI KORADIYA GHANCHI SINCE DECEASED TH' LEGAL HEIRS,KORADIYA ZARINABEN KASAMBHAI,KORADIYA AKRAM KASAMBHAI,KORADIYA MAKSUD KASAMBHAI,HEIRS OF DECD. PRADYUMANSINH DILUBHA RAIJADA,SUMATBA PRADYUMANSINH RAIJADA,DILUBA MADHAVSANG RAIJADA,HANSABA DILUBHA RAIJADA	,RULE NOT RECD BACK,RULE SERVED,MRS VASAVDATTA BHATT
39092	FA/1230/2013	14/12/2016	DIVISIONAL CONTROLLER,MANAGING DIRECTOR S T CORPORATION	MR HARDIK C RAWAL	LEGAL HEIRS OF DECD. MUSA NURMAHMAD SUMRA,NASIR MUSABHAI SUMRA,ALTAF MUSABHAI SUMRA	MR SAMIR B GOHIL
39093	FA/1231/2013	18/09/2013	MANSINGBHAI NATHUBHAI DANGI,	MR V B MALIK	MANHARBHAI VIRABHAI VANKAR,DHANABHAI KHUSHALBHAI MAVI,NATIONAL INSURANCE CO,SHANTILAL DOLABHAI MJACHLA,FULCHAND LALCHAND AGRAVAL,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MS LILU K BHAYA,MR R G DWIVEDI
39094	FA/1233/2013	06/05/2013	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LIMITED,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	KANUBHAI RAMANBHAI BHATT,CHANDUBHAI RAMANBHAI BHATT,ZYH,GFG	,NOTICE SERVED
39095	FA/1234/2013	21/08/2013	JALARAM PETROL PUMP,	MR PS GOGIA	JAGDISHCHANDRA PRABHULAL VYAS,VIMLABEN JAGDISHCHANDRA VYAS	MR ASHISH M DAGLI
39096	FA/1237/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MUSA MAHAMAD SAMJI,	MR KM SHETH
39097	FA/1238/2013	31/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN VALI ADAM,IBRAHIM VALI ADAM SINCE DECEASED THR'O HEIRS,PASHABEN IBRAHIM VALI ADAM,HASANALI IBRAHIM VALI ADAM,JEBUN IBRAHIM VALI ADAM,RABIYA IBRAHIM VALI ADAM,SHABBIR IBRAHIM VALI ADAM,MAHAMMADHANIF IBRAHIM VALI ADAM,SALIM IBRAHIM VALI ADAM,ABDULRAHIM IBRAHIM VALI ADAM,USMANGANI IBRAHIM VALI ADAM	,MR KM SHETH
39098	FA/1239/2013	19/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI SULEMAN TEKARIA,	MR KM SHETH
39099	FA/1241/2013	28/06/2013	G.S.R.T.C.,	MR HARDIK C RAWAL	SHAVUBEN GOVINDBHAI BHARVAD,VIBHABHAI MUMABHAI BHARVAD-EXPIRED,MAYABEN VIBHABHAI BHARVAD,JIVABHAI VIBHABHAI BHARVAD	

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39100	FA/1246/2013	31/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI JORABHAI SINCE DECE. THRO. LEGAL HEIRS,FULABHAI SHIVABHAI PADHIYAR,MADHAVSANG SHIVABHAI PADHIYAR,SUMIBEN GORDHANBHAI PADHIYAR,SAVITABEN CHHATRASINH SOLANKI,GAJRABEN MAANSANG SOLANKI	
39101	FA/1247/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	FATMABEN ISAP ASMAL (SINCE DECD. THRO L/H),JULEKHABEN SOKATBHAI,NAZMABEN AADAMBHAI BHAD,TAHERABEN IMTIYAZ KAFEJI,HAFIZABEN SALIM DAUD,HARUNBHAI HASAN GANJA,SAEEDBHAI HASAN GANJA,NASEEMBEN FARUKBHAI ALNU,MOHSINBHAI HASAN GANJA,FAZILABEN SAIYEDBHAI	,MR MM SAIYED
39102	FA/1248/2013	21/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AATBHA AMIR SARDAR,	MR KM SHETH
39103	FA/1249/2013	21/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBHA MOTAJI SULTAN,	MR KM SHETH
39104	FA/1250/2013	08/05/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	GODHAVERIBEN NANJIBHAI BHIMAVAT,AMINBHAI MAHMADBHAI SHAIKH	
39105	FA/1254/2013	14/02/2020	Bhikhubhai Bhailalbhai Patel (substituted as per order dated 13/02/20),	MR JIGAR M PATEL	DILIPBHAI DAHYABHAI PATEL,CHANDRAKANTBHAI CHOTABHAI PATEL-DECEASED,DINSHA AMBALAL DESAI-DECEASED,JASHBHAI GORDHANBHAI PATEK-DECEASED	NOTICE NOT RECD BACK,PRANAV U RAVAL
39106	FA/1255/2013	30/09/2013	BHANUDAS S/O SHANKAR MALI,SHARADA BHANUDAS MALI	MR PJ MEHTA	UNION OF INDIA, CHIEF CLAIM OFFICER,	MR RAVI KARNAVAT
39107	FA/1256/2013	24/06/2013	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	DINESHBHAI JAVABHAI GAMAR,RABARI JOGABHAI HEMABHAI,PUNABHAI AMRABHAI LUNAVTAR,ALTAFKHAN NOORMOHAMDKHAN MANDORI	
39108	FA/1259/2013	18/07/2013	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR NIKUNT K RAVAL	JASHVANTSINH VAKHATSINH PADHIYAR,DINESHBHAI R PADHIYAR	
39109	FA/1260/2013	05/07/2013	REGIONAL MANAGER/ ASSISTANT LAW OFFICER,	MR HARDIK C RAWAL	JAMBA VAGHJI SODHA,DHARMENDRASINH VAGHJI SODHA MINOR THRO'APPL.1-JAMBA,VARSHABA VAGHJI SODHA-MINOR THRO'APPL.1-JAMBA VAGHJI SODHA,RAKSHABA VAGHJI SODHA-MINOR THRO' APPL.1-JAMBA VAGHJI SODHA,SAMARATHSINH VAGHJI SODHA-MINOR APPL.1- JAMBA VAGHJI SODHA,BHOJRAJJI KHANJI SODHA,BHACHIBA BHOJRAJJI SODHA-MINOR THRO'APPL.1-JAMBA V SODHA,DRIVER OF BUS NO UP 06-4140	
39110	FA/1262/2013	27/06/2013	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	LEGAL HEIRS OF AMARBEN GOVINDBHAI MIYATRA,LABHUBHAI GOVINDBHAI MIYATRA,RAIBEN RAMBHAI AGARIYA,PRABHATBHAI GOVINDBHAI MIYATRA,PUSHPABEN SAMATBHAI DANGAR,RAMESHBHAI NATHABHAI ZINZUVADIA	
39111	FA/1263/2013	14/02/2014	SAMABA PATUBHA JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MEGHA DEVSHI RABARI,NARAN KARSAND MARAND,NEW INDIA ASSURANCE CO LTD,PATUBHA PANCHUBHA JADEJA	NOTICE SERVED,NOTICE UNSERVED,SERVED BY AFFIX. (R),MR GC MAZMUDAR,MR HG MAZMUDAR
39112	FA/1264/2013	24/12/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	MANGUBEN VINUBHAI THAKOR,JAGDISHBHAI V THAKOR MINOR,ZULFIKAR ISMAILBHAI KHANUSHIA,KALUBHA JORUBHA JHALA,ORIENTAL INSURANCE CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR JV JAPEE,MR VIBHUTI NANAVATI,MR. CR BUDDHADEV

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39113	FA/1265/2013	24/12/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	MANGUBEN VINUBHAI THAKOR,JAGDISHBHAI V THAKOR MINOR,DHULIBEN GALBAJI THAKOR,GULABJI BECHARJI THAKOR,ZULFIKAR ISMAILBHAI KHANUSHIA,KALUBHA JORUBHA JHALA,ORIENTAL INSURANCE CO LTD	,RULE SERVED,SERVED BY AFFIX. (R),MR JV JAPEE,MR VIBHUTI NANAVATI,MR. CR BUDDHADEV
39114	FA/1266/2013	25/06/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	JAGDISHBHAI THAKOR -MINOR THRO' MANGUBEN V THAKOR,ZULFIKAR ISMAILBHAI KHANUSHIA,KALUBHA JORUBHA JHALA,ORIENTAL INSURANCE CO LTD	
39115	FA/1267/2013	24/12/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	GABAJI KUNWARJI THAKOR,JASIBEN GABAJI THAKOR,JAGATSINH GULABJI MAKWANA,ZULFIKAR ISMAILBHAI VANJHARA,GOPALJI BHARWAJI VANJHARA,FULABHAI JORABHAI JHALA,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR JV JAPEE,MR VIBHUTI NANAVATI,MR.HIREN M MODI,MR V B MALIK
39116	FA/1269/2013	02/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUBBHAI KAJIBHAI PATEL,	MR KM SHETH
39117	FA/1270/2013	02/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMEDBHAI HAJI NOORBHAI,	MR KM SHETH
39118	FA/1271/2013	13/08/2013	DIAMOND DEVELOPMENT COOPERATIVE SOCIETY LTD,DIAMOND & GEM CORPORATION LTD	MR ABHISHEK M MEHTA	SULEKRAM & SONS STEEL ROLLING MILLS,	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT
39119	FA/1272/2013	24/07/2015	GAUTAM AMTHARAM PANCHAL,	(MR FB BRAHMBHATT)	BECHARDAS AMTHARAM PANCHAL SINCE DECD. THROUGH HEIRS,KANTABEN BECHARDAS PANCHAL,RAMESHBHAI BECHARDAS PANCHAL,UMESHBHAI BECHARDAS PANCHAL,DASHRATHBHAI BECHARDAS PANCHAL,RAMESHBHAI BECHARDAS PANCHAL,DECD. UMESHBHAI BECHARDAS PANCHAL,DEVILABEN UMESHKUMAR PANCHAL,DHRUVINBHAI UMESHKUMAR PANCHAL,ANANDBHAI UMESHKUMAR PANCHAL,DASHRATHBHAI BECHARDAS PANCHAL,KANTABEN BECHARDAS PANCHAL	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR KUNJAL D PANDYA,MR PA JADEJA
39120	FA/1278/2013	12/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. IMTIAZBHAI MOHMADBHAI SHEIKH,SUGRABEN MOHMADBHAI SHEIKH,PARESHBHAI ISHWARBHAI MEGHNATHI,PARTNER OF R K ICE & COLD STORAGE,JAVEDBHAI MOHMADBHAI SHEIKH,HARUNBHAI LATIFBHAI LILANI	
39121	FA/1281/2013	12/08/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAYBAJI RATNAJI KHANT,SHANTABEN SAYBAJI KHANT,HANSABEN RANJITBHAI KHANT- MINOR,BHAVESHBHAI RANJITBHAI KHANT,RAMESHBHAI BACHUBHAI KHANT,SHAMJIBHAI RAMJIBHAI PATEL,SOMIBEN W/O RANJEETBHAI	
39122	FA/1285/2013	12/09/2013	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJENDRASINH RUPSINH DABHI,BUDHABHAI JAVANBHAI BARAIYA	NOTICE SERVED,(MR PARESH M DARJI)
39123	FA/1290/2013	07/08/2013	ICICI LOMBARD GENERAL INSURANCE,	MR NIKUNT K RAVAL	VAGHABHAI NARANBHAI BHARVAD,VANABHAI BHAGWANBHAI BHARVAD,SALABHAI KARSHANBHAI BHARVAD	
39124	FA/1294/2013	18/07/2013	IFFCO TOKIO GEN. INS. CO LTD,	MR AJAY R MEHTA	LEGAL HEIRS OF DECD. AMRUTBHAI JERAMBHAI PANSURIYA,JASMINBHAI S/O AMRUTBHAI PANSURIYA,DILIPBHAI S/O AMRUTBHAI PANSURIYA,PREMIBEN M/O JERAMBHAI PANSURIYA,KIRITBHAI BHIKHABHAI SINDHAV	

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39125	FA/1295/2013	06/12/2014	PASHABHAI DHULABHAI PARMAR,	(MR PARESH M DARJI)	BHARVAD SURESHBHAI PUNAMBHAI,BHARVAD BHURABHAI VAGHABHAI,NEW INDIA INSURANCE COMPANY LIMITED,BHANABHAI BHIMABHAI BHARVAD,BHIMABHAI B BHARVAD,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR PALAK H THAKKAR
39126	FA/1297/2013	26/06/2013	LEGAL HEIR OF DECD. HANSABEN NAVINCHANDRA PATEL,	MR AM PAREKH	PATEL NAVINCHANDRA REVABHAI,IFFCO TOKIO GENERAL INSURANCE CO LTD	
39127	FA/1311/2013	29/08/2018	ORIENTAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	PRAKASH ASHOK HARDASMALANI,PANKAJ PRABHATSINH JHALA,SUNIL BABULAL GOYEL (RAHUL ENTERPRISE)	RULE SERVED
39128	FA/1312/2013	23/11/2013	KANUBHAI SOMABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39129	FA/1313/2013	23/11/2013	DINESHBHAI SOMABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39130	FA/1314/2013	23/11/2013	LEGAL HEIR OF PATEL SOMABHAI BHOLABHAI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39131	FA/1315/2013	23/11/2013	BAROT RAMESHBHAI SHIVABHAI,BAROT KIRITBHAI SHIVABHAI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39132	FA/1316/2013	23/11/2013	RAMABHAI CHIMANBHAI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39133	FA/1317/2013	23/11/2013	PARSHOTTAMBHAI MATHURBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39134	FA/1318/2013	23/11/2013	RAMABHAI MOHANBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39135	FA/1319/2013	23/11/2013	LEGAL HEIRS OF MITHALAL GANPATRAM PATEL,ASHOKBHAI MITHABHAI PATEL,KANTABEN WD/O MITHABHAI GANPATBHAI,INDIRABEN MITHABHAI PATEL,HASUMATIBEN MITHABHAI PATEL,HETALBEN MITHABHAI PATEL	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39136	FA/1320/2013	23/11/2013	LALLUBHAI JIVABHAI PATEL,KANTIBHAI JIVABHAI PATEL,ISHWARBHAI JIVABHAI PATEL	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39137	FA/1321/2013	23/11/2013	UMESHBHAI RAMANBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39138	FA/1322/2013	23/11/2013	RASIKBHAI BHOLABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39139	FA/1323/2013	23/11/2013	CHHAGANBHAI RANCHHODBHAI PATEL THRO'POA DINESHBHAI SOMABHAI,KANTIBHAI RANCHHODBHAI PATEL THRO'POA DINESHBHAI SOMABHAI,SHANTUBHAI RANCHHODBHAI PATEL THRO'POA DINESHBHAI SOMABHAI,MANIBEN WD/O RANCHHODBHAI PATEL THRO'POA DINESHBHAI SOMABHAI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39140	FA/1324/2013	23/11/2013	CHHAGANBHAI RANCHHODBHAI PATEL,KANTIBHAI RANCHHODBHAI PATEL,SHANTUBHAI RANCHHODBHAI PATEL,MANIBEN WD/O RANCHHODBHAI PATEL	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39141	FA/1325/2013	23/11/2013	DWARKADAS SANKHABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39142	FA/1326/2013	23/11/2013	MANIBHAI CHHAGANBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39143	FA/1327/2013	23/11/2013	BAI DHULIBEN D/O HATHIBHAI KALABHAI,	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	RULE SERVED
39144	FA/1328/2013	04/09/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MR HARDIK C RAWAL	KAILASHBEN MAHENDRABHAI PATEL,DALPATSINH RAMSINH MAKWANA,MAHENDRABHAI SHIVABHAI PATEL,ORIENTAL INSURANCE CO LTD	
39145	FA/1329/2013	04/09/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,	MR HARDIK C RAWAL	MAHENDRA SHIVABHAI PATEL,DALPATSINH RAMSINH MAKWANA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39146	FA/1330/2013	12/08/2013	ICICI LOMBARD GENERAL INSURANCE CO,	MR NIKUNT K RAVAL	(CHAUDHARI) PATEL SAVAJI LAMBJI,(CHAUDHARI) PATEL PARUBEN W/O SAVAJI,(CHAUDHARI) PATEL MANIBEN W/O SHAMALBHAI,(CHAUDHARI) PATEL CHETANABEN D/O SHAMALBHAI-MINOR THRO',(CHAUDHARI) PATEL MINAXIBEN D/O SHAMALBHAI-MINOR THRO',THAKORE BACHUBHAI KHENGARBHAI,SURESHKUMAR THAKARSIBHAI THAKKAR,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,RAMESHBHAI NAGJIBHAI SOLANKI	
39147	FA/1332/2013	20/09/2013	SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER	PATEL VALLABHBHAI RANCHODBHAI,	
39148	FA/1333/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBHA KARIMBHAI,	MR KM SHETH
39149	FA/1334/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHMUDABEN ISMAIL,	MR KM SHETH
39150	FA/1335/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIEDABEN ALISHA,	MR KM SHETH
39151	FA/1336/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAKHINABEN WD/O AMIR,	MR KM SHETH
39152	FA/1337/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM HASAN KADU,	MR KM SHETH
39153	FA/1338/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HABIB ASRAF KALU,	MR KM SHETH
39154	FA/1339/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB USMAN GANI ADMINISTRATOR OF AMINA SULEMAN,	MR KM SHETH
39155	FA/1340/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF HAJI SULEMAN ADMINISTRATOR OF BHADKODRA,	MR KM SHETH
39156	FA/1341/2013	19/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NASIRBHAI AKHBAR HABIB,	MR KM SHETH
39157	FA/1344/2013	07/08/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	HEMANG KANTIBHAI PATEL THRO'FRIEND KANTILAL BHOGILAL PATEL,BALVINDARSINH KIRPALSINH SARDAR,NARESH HARISHCHANDRA JAIN,ALPESH RAMANBHAI PATEL,RAMANLAL BHOGILAL PATEL,UNITED INDIA INSURANCE COMPANY	
39158	FA/1345/2013	07/08/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MS VIDHI J BHATT	ALPESH RAMANBHAI PATEL,BALVINDARSINH KIRPALSINH SARDAR,NARESH HARISHCHANDRA JAIN,ALPESH RAMANBHAI PATEL,RAMANLAL BHOGILAL PATEL,UNITED INDIA INSURANCE COMPANY	
39159	FA/1356/2013	10/07/2013	SAYEEDBHAI MAHEMODBHAI SHAIKH,	DR BALRAM D JAIN	ABHESINGBHAI MAGANBHAI CHAUDHARY,ISHWARBHAI RAMJIBHAI GAMIT,SURESHBHAI MAGANBHAI CHAUDHARY	
39160	FA/1357/2013	23/04/2015	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	DALPATSINH GANPATSINH VAGHELA,PRABHATSINH KESARSINH MAHIDA	MR SAURABH G AMIN,MR VISHAL C MEHTA
39161	FA/1358/2013	01/07/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	BHARATBHAI RAMABHAI PARMAR,GHANSHYAM J SODHA PARMAR	
39162	FA/1359/2013	23/11/2013	KANTIBHAI JIVABHAI PATEL,LALLUBHAI JIVABHAI PATEL,MANIBHAI CHHAGANBHAI PATEL,BHAKTIBHAI CHHAGANBHAI PATEL,RAMABHAI MATHURBHAI PATEL SINCE DECD. THROUGH HEIRS,KANTABEN RAMABHAI,RAMESHBHAI RAMABHAI,MAHENDRABHAI RAMABHAI,.	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39163	FA/1360/2013	23/11/2013	RAMABHAI MATHURBHAI PATEL SINCE DECD. THROUGH HEIRS,KANTABEN RAMABHAI,RAMESHBHAI RAMABHAI,MAHENDRABHAI RAMABHAI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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39164	FA/1361/2013	23/11/2013	PURSHOTTAMBHAI KESHABHAI PATEL SINCE DECD. THROUGH HEIRS,USHABEN PARSHOTTAMBHAI,HETALBEN PARSHOTTAMBHAI,NISHATABEN PARSHOTTAM	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39165	FA/1362/2013	23/11/2013	JAYANTIBHAI SHIVABHAI PATEL,SHANKARBHAI SHIVABHAI PATEL SINCE DECD. THROUGH HEIRS,DIPAKKUMAR SHANKARBHAI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39166	FA/1363/2013	23/11/2013	NARANBHAI KUBERBHAI PATEL SINCE DECD. THROUGH HEIRS,NATUBHAI NARANBHAI PATEL,JASHIBEN NARANBHAI PATEL	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39167	FA/1364/2013	29/09/2014	MOHANBHAI SHIVABHAI PATEL SINCE DECD. THROUGH HEIRS,HIRABEN WD/O MOHANBHAI SHIVABHAI,GITENDRAKUMAR MOHANBHAI,SATISHKUMAR MOHANBHAI,HASUBEN MOHANBHAI	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39168	FA/1366/2013	23/10/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHAL RAGHAV - DECEASED,PRABHABEN OR PUSHPABEN WIDOW VITHAL RAGHAV,KISHORBHAI SON OF VITHAL RAGHAV,NARENDRABHAI SON OF VITHAL RAGHAV,NITESHBHAI SON OF VITHAL RAGHAV,BHAVNABEN DAUGHTER OF VITHAL RAGHAV,VAJU GOBAR,PARBAT RAGHAV	,(MR UMESH A TRIVEDI),MR V M RAIYANI
39169	FA/1367/2013	23/10/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATNA KESHAV,	
39170	FA/1368/2013	23/10/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV - DECEASED,PREMJIBHAI SON OF GORDHAN KEHSAV,MADHUBHAI SON OF GORDHAN KESHAV,SHARDABEN DAUGHTER OF GORDHAN KESHAV,SASIKBHAI SON OF GORDHAN KESHAV	
39171	FA/1369/2013	20/09/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV,	
39172	FA/1370/2013	20/09/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV,	
39173	FA/1371/2013	20/09/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV,	
39174	FA/1372/2013	23/10/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV,PREMJI GORDHAN	,ABATED
39175	FA/1373/2013	20/09/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV,	
39176	FA/1374/2013	20/09/2013	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN KESHAV,	
39177	FA/1394/2013	09/11/2017	RAHUL RAMESHBHAI VASANI,	(MR PRABHAV A MEHTA)	JITENDRA SURESHCHANDRA VASANI,MANISH SURESHCHANDRA VASANI	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
39178	FA/1395/2013	08/04/2017	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHARDABEN BABUBHAI,BIPINBHAI BABUBHAI	MR KM SHETH
39179	FA/1396/2013	08/04/2017	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PUNJIBEN DO MATHUR MAHIJI,	RULE UNSERVED
39180	FA/1397/2013	08/04/2017	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	GOVINDBHAI RANCHHOD PATEL,	MR KM SHETH
39181	FA/1398/2013	23/11/2013	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NAVALCHANDRA VITTHALBHAI,	MR KM SHETH
39182	FA/1399/2013	12/11/2016	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KUMUDBEN SOMABHAI,	MR KM SHETH
39183	FA/1400/2013	08/04/2017	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	FATMABEN RASUL BAJI,	MR KM SHETH
39184	FA/1401/2013	12/11/2016	SPECIAL L A Q OFFICER, UNIT NO.1,STATE OF GUJARAT,EXECUTIVE ENGINER SHRI SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	NANDKISHOR DHANESHWAR PATHAK,	MR KM SHETH

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39185	FA/1406/2013	04/09/2013	NATIONAL INSURANCE COMPANY LIMITED THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. TEJASBHAI BISHUBHAI KHUMAN,JIVKUBEN BISHUBHAI KHUMAN,NIRUBHAI BISHNUBHAI KHUMAN,KARANSINH JETHUBHA ZALA	,NOTICE UNSERVED,MR NISARG M DESAI
39186	FA/1408/2013	18/06/2013	ORIENTAL INSURANCE COMPANY LTD,	MR KK NAIR	DEVABHAI RAJABHAI CHAUHAN,SARMANBHAI RAJABHAI CHAUHAN,BHAWANBHAI ARJANBHAI AHIR,BAJAJ ALLIANCE GEN. INSURANCE CO LTD	
39187	FA/1409/2013	18/06/2013	ORIENTAL INSURANCE COMPANY LTD,	MR KK NAIR	RAMJIBHAI MERAMANBHAI RATHOD,SARMANBHAI RAJABHAI CHAUHAN,BHAWANBHAI ARJANBHAI AHIR,BAJAJ ALLIANCE GEN. INSURANCE CO LTD	
39188	FA/1411/2013	15/07/2013	FUTURE GENERALU INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHIVJI KACHRA CHAUDHARY,AMAL SHIVJI CHAUDHARY,KURTARTH SURESHBHAI BHATT	
39189	FA/1412/2013	27/03/2014	BHOJSINH PREMSINH CHAUHAN,	MR RAXIT J DHOLAKIA	NARENDRASINH DEVISING CHAUHAN,APOLLO TYRES INDIA LTD,HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	NOTICE SERVED,MR SAURABH G AMIN,MR MAULIK G NANAVATI
39190	FA/1417/2013	10/12/2013	JAVIDBHAI JIKARBHAI KHIMANI,	MR MRUGEN K PUROHIT	AMARINBEN JAVIDBHAI KHIMANI,	MRS REKHA H KAPADIA,H R KAPADIA
39191	FA/1418/2013	26/07/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SOMABHAI VIRABHAI DESAI,SODHA BHAMRABHAI UDAJI (PUROHIT),WAGHELA RAJUBHA BHAGWANSINH	
39192	FA/1419/2013	29/07/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	TEJABHAI VIRABHAI DESAI,SODHA BHAMRABHAI UDAJI (PUROHIT),WAGHELA RAJUBHA BHAGWANSINH	
39193	FA/1420/2013	26/07/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAFABHAI KALABHAI DESAI,SODHA BHAMRABHAI UDAJI (PUROHIT),WAGHELA RAJUBHA BHAGWANSINH	
39194	FA/1421/2013	18/07/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHIKHIBEN W/O SOMABHAI DESAI,SODHA BHAMRABHAI UDAJI (PUROHIT),WAGHELA RAJUBHAI BHAGWANSINH	
39195	FA/1422/2013	13/06/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	DHVANI SATISHBHAI GANDHI (KA PATEL),JAYKUMAR SATISHBHAI GANDHI (KA PATEL),SHOBHANABEN SATISHBHAI GANDHI (KA PATEL),AMBALAL MANGALDAS GANDHI,PRAVINBHAI RAMANBHAI SOLANKI	
39196	FA/1423/2013	13/06/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	SANJAYBHAI JASHBHAI KACHHIYA ATEL),PRAVINBHAI RAMANBHAI SOLANKI,SHOBHANABEN SATISHBHAI GANDHI (KA PATEL),UNITED INDIA INSURANCE CO LTD	
39197	FA/1424/2013	19/06/2013	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	RAMILABEN WD/O GANPATBHAI SHANTUBHAI GAMIT,VIPULKUMAR GANPATBHAI GAMIT-MINOR,SAPNABEN GANPATBHAI GAMIT- MINOR,KULDDIN MOHMAD ISMAIL,SUJATA TUSHAR MEHTA	
39198	FA/1425/2013	09/10/2013	MAMAD TAMACHI BAFAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DEVJI MAVJI PATEL,NEW INDIA ASSURANCE CO LTD	MR VIBHUTI NANAVATI,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
39199	FA/1427/2013	11/07/2013	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	LATABEN MAHENDRABHAI THAKKAR,MAHENDRABHAI SHANKERLAL THAKKAR,PRIYANK PREMPRAKASH SHARMA,MADANMOHAN MANGAL AMBALAL	

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39200	FA/1434/2013	10/07/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	BAGADUSING RAV BAHADURSINGJI,BASGADILAL AHIR RATANLALJI,DELETED,LEGAL HEIRS OF DECD. ISHWARBHAI VASAVA,PARVATIBEN WD/O ISHWABHAI VASAVA,HIRENKUMAR ISHWARBHAI VASAVA,SARASVATIBEN ISHWARBHAI VASAVA,DIPIKABEN ISHWARBHAI VASAVA,SHINGABHAI SUPADIABHAI VASAVA,REVABEN SUPADIABHAI VASAVA	,DELETED,MR VIJAY N RAVAL,MR MIHIR H PATHAK
39201	FA/1436/2013	28/11/2013	NATIONAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PRASHANTBHAI CHANDRAKANTBHAI VADODARIA,HEIRS OF DEC. NARENDRABHAI CHHOTALAL VADODARIA,SAGAR NARENDRABHAI VADODARIA	RULE SERVED
39202	FA/1438/2013	12/07/2013	N L PATEL,	MR. SABIR B SAIYYAD	RAJESHKUMAR BHUPENDRABHAI RATHOD,	
39203	FA/1439/2013	17/07/2013	EXECUTIVE ENGINEER,	MR NILESH A PANDYA	MCNALLY SAYAJI ENGINEERING LTD,	MR SACHIN D VASAVADA
39204	FA/1440/2013	03/07/2013	SURESHKUMAR MANSUKHBHAI MAKWANA,	MR SAMIR B GOHIL	ALPA SURESHKUMAR MAKWANA,JAYMEET SURESHKUMAR MAKWANA	
39205	FA/1444/2013	17/10/2013	GITABEN WD/O RAYLABHAI KALUBHAI NAYKA,GOVINDBHAI RAYALBHAI NAYKA,JAVARSINH RAYLABHAI NAYKA,ARVINDBHAI RAYLABHAI NAYKA,BUDHALIBEN RAYLABHAI NAYKA MINOR THRO' PETR. NO.1,SUBHASH RAYLA NAYKA MINOR THRO' PETR.NO.1	MR.HIREN M MODI	JABID IRSAD HUSSAIN,MOHANBHAI VAGHABHAI PATEL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
39206	FA/1445/2013	17/10/2013	GITABEN WD/O RAYLABHAI KALUBHAI NAYKA,	MR.HIREN M MODI	JABID IRSAD HUSSAIN,MOHANBHAI VAGHABHAI PATEL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
39207	FA/1446/2013	17/10/2013	GITABEN WD/O RAYLABHAI KALUBHAI NAYKA,	MR.HIREN M MODI	JABID IRSAD HUSSAIN,MOHANBHAI VAGHABHAI PATEL,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
39208	FA/1447/2013	21/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHBHAI RANCHHODBHAI PATEL,	MR KM SHETH
39209	FA/1448/2013	17/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI AMBALAL,	
39210	FA/1449/2013	17/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRABHAI PRAN SUKHRAM,	MR KM SHETH
39211	FA/1450/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHHOTABHAI GOVINDBHAIADM OF VIDHYARTHI & LAND,SHIVABHAI CHHOTABHAI	
39212	FA/1451/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARENDRABHAI SHIVABHAI,	
39213	FA/1452/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI CHELABHAI,	
39214	FA/1453/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN JOITABHAI,	
39215	FA/1454/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVLAL CHUNTHABHAI,AMBALAL CHUNTHABHAI,KANTIBHAI CHUNTHABHAI,GIRISHBHAI CHUNTHABHAI,AMARBEN CHUNTHABHAI	
39216	FA/1455/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHADEVBHAI CHAHERABHAI,	
39217	FA/1456/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALABHAI BECHARBHAI,	
39218	FA/1457/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRAKUMAR KACHARABHAI,KAILASBEN ISHEARBHAI,GANGABEN ISHWARBHAI,MANJULABEN ISHWARBHAI,MANIBEN ISHWARBHAI,SATISHBHAI ISHWARBHAI,JIVIBEN KACHARABHAI	
39219	FA/1458/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI MAGANBHAI,	

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39220	FA/1459/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHUBHAI CHAHERABHAI,	
39221	FA/1460/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAFURBHAI KHUMABHAI,BALDEVBHAI KHUMABHAI	
39222	FA/1461/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRUSTY OF BHUVNESHKUMAR MAHADEV KARSANBHAI DUNGARBHAI,	
39223	FA/1462/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOITABHAI GOBARABHAI,	
39224	FA/1463/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARJIVANBHAI GEBABHAI,	
39225	FA/1464/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI MANILAL,BABUBHAI MANILAL,JASUBHAI MANILAL	
39226	FA/1465/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI CHHOTABHAI PATEL,	
39227	FA/1466/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI DHULABHAI,	
39228	FA/1470/2013	27/08/2013	BIPINBHAI AMRUTLAL DESAI,GITABEN B DESAI,ASHOKBHAI PARIKH	MR PREMAL S RACHH	JAGUBHAI GOVINDBHAI PATEL DELETED.,MAHENDRABHAI NATHUBHAI KATRGAMWALA,CHANDRIKABEN BHARATSINH MAKWANA,CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER	,MS MAITHILI D MEHTA,MR DHAVAL D VYAS,MR TARAK DAMANI
39229	FA/1471/2013	30/07/2013	THE RELIANCE GENERAL HAVING ITS OFFICE AT,	MR VIBHUTI NANAVATI	SAHDEVBHAI LAKHABHAI NAGESH,VAJSINHJBHAI KANABHAI SAMBALIYA,ABDULBHAI KARIMBHAI JEDA	
39230	FA/1472/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBHAI BAPUBHAI PADIYAR SINCE DECEASED THR'O HIS HIRS,MOHANBHAI KARSANBHAI SINCE DECEASED THR'O HIS HEIRS,AMARSANG KARSANBHAI,KHUMANSANG KARSANBHAI,NARSANG KARSANBHAI,PRAVINBHAI KARSANBHAI,ZAVERBEN BHAGWANSANG PADIYAR,KAMLABEN CHANDUBHAI PADIYAR,JAMNABEN WD\ O.MOHANBHAI,CHANDUBHAI MOHANBHAI,ARVINDBHAI MOHANBHAI,RAMILABEN ASHOKBHAI CHAVDA,KANCHANBEN PRAVINBHAI PADIYAR	
39231	FA/1473/2013	29/07/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	HARISHBHAI TRIBHOVANDAS,	(MR ASHOK K PADIA)
39232	FA/1477/2013	09/01/2014	MINESH HARIBHAI PATEL,	MR PUSHPADATTA VYAS	MOTIBHAI ZINABHAI PATANWADIYA SINCE DECD. THROUGH HEIRS,RATANBEN DAUGHTER OF MOTIBHAI ZINABHAI PATANVADIYA,BHUDHASANG MOTBHAI PATANVADIYA,SURAJBEN DAUGHTER OF MOTIBHAI ZINABHAI PATANVADIYA,JAYANTIBHAI MOTIBHAI PATANWADIYA	
39233	FA/1478/2013	08/08/2013	SARPANCH KOTHARIYA GRAM PANCHAYAT,TALATI CUM MANTRI KOTHARIYA GRAM PANCHAYAT	NOTICE SERVED	HARIBHAI JIVABHAI DECEASED THRO'POA RAMESHKUMAR UTTAMCHAND,DISTRICT COLLECTOR,DISTRICT DEVELOPMENT,DEPUTY COLLECTOR SAHEB,MAMLATDAR SAHEB,TALUKA DEVELOPMENT OFFICER,DISTRICT LAND RECORD OFFICER,CIRCLE OFFICER	,MR NIKHIL S VYAS
39234	FA/1479/2013	18/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI DHULABHAI,	
39235	FA/1481/2013	06/05/2014	SUMAR ABDULLA AMAD L/H OF AMAD OSAMAN SUMARA,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39236	FA/1482/2013	06/05/2014	JAT OSMAN MAMAD,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39237	FA/1483/2013	06/05/2014	JAT SALE JARU,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39238	FA/1485/2013	06/05/2014	KARIM OSMAN MAMAD,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39239	FA/1486/2013	06/05/2014	SUMRA ABDREMAN JUSAB,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39240	FA/1487/2013	06/05/2014	MEMAN ISMILE JAKAB,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39241	FA/1488/2013	06/05/2014	MEMAN JAKAB HASAN,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39242	FA/1489/2013	06/05/2014	HAJIYANI HURBAI HOT,OSMAN HOT JAT	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39243	FA/1490/2013	06/05/2014	JAT ALI MAHAMAD,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39244	FA/1491/2013	06/05/2014	JAT ISMILE HOT LEGAL HEIR OF JAT RAHIMABAI ISHA,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39245	FA/1492/2013	06/05/2014	JAT DAUD JARU,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39246	FA/1493/2013	06/05/2014	JAT HAJI JARU,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39247	FA/1494/2013	06/05/2014	MAMAD AMAD MEMAN,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39248	FA/1495/2013	06/05/2014	SUMAR ABDULLA SUMARA LEGAL HEIR OF SUMRA HILIMABHAI,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39249	FA/1496/2013	06/05/2014	JAFAR SALE L.R. OF SUMRA SALE SIDIK,SUMAR SIDIK SALE	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39250	FA/1497/2013	06/05/2014	JAT VEKIA JUMA,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39251	FA/1498/2013	06/05/2014	SUMRA HASAM UMAR,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39252	FA/1500/2013	14/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JAYANTIBHAI CHHOTABHAI PATEL,	
39253	FA/1501/2013	21/06/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MADHUBEN NATHABHAI,SHARDABEN NATHABHAI	
39254	FA/1502/2013	14/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHAILALBHAI HIRABHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39255	FA/1503/2013	10/09/2013	GAYATRI COTTON INDUSTRIES THROUGH FOLLOWING PARTNERS,DADGA ARVINDBHAI MULJIBHAI,RAMANI RAMESHBHAI GANGARAMBHAI , HUF,RAMANI GANGARAMBHAI SHIVDASBHAI, H U F,RAMANI SHAILESHBHAI GANGARAMBHAI, HUF,RAMANI SAVITABEN GANGARAMBHAI,RAMANI MINAXIBEN RAMESHBHAI,RAMANI TEJALBEN SHAILESHBHAI	MR AR THACKER	C A GALIAKOTWALA CO PVT LTD,SECRETARY COTTON ASSOCIATION OF INDIA	NOTICE SERVED,MR AMAR N BHATT
39256	FA/1504/2013	05/07/2019	JYOTI @ JYOTSNABEN AJITBHAI KUKREJA,	MR VILAV K BHATIA	FAKIRMOHMAD IBRAHIM DULLA,SWAMI TEJANAND TRAVELS,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MR R G DWIVEDI
39257	FA/1506/2013	09/07/2013	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECD. FATESINH SANABHAI CHAVADA,RANJITSINH FATESINH CHAVADA,JASHVANTSINH FATESINH CHAVADA,SHANABHAI MANGUBHAI CHAVADA,MAHIPATSINH VIJAYSINH CHAUHAN,JADAV KHODABHAI MAGANBHAI	,MR MTM HAKIM
39258	FA/1508/2013	26/06/2013	NEW INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GOVINDBHAI DIVAL BHAI VASAVA,KIRANBHAI DIVALBHAI VASAVA,NIMESH R.TADVI,VISHNUBHAI BHIKHABHAI TADVI	
39259	FA/1509/2013	03/07/2013	NEW INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GOVINDBHAI DIVALBHAI VASAVA,KIRANBHAI DIVALBHAI VASAVA,NIMESH R. TADVI,MANHARBHAI VITTHALBHAI TADVI	
39260	FA/1510/2013	26/06/2013	ORIENTAL INSRUANCE COMPANY LTD,	MR VC THOMAS	HEIRS OF DECD. MUKESHBHAI LAXMANBHAI PARMAR LAXMANBHAI MADHABHAI PARMAR,JITENDRA ANANATRAY KANSARA GHELANI,JAMALUDIN HABIBBHAI PARMAR	
39261	FA/1512/2013	24/07/2015	DECEASED BECHARDAS AMTHARAM PANCHAL,KANTABEN BECHARDAS PANCHAL (DECEASED),DECEASED UMESHBHAI BECHARDAS PANCHAL,DEVILABEN UMESHKUMAR PANCHAL,DHRUVINBHAI UMESHBHAI PANCHAL,ANANDBHAI UMESHKUMAR PANCHAL,DASRATHBHAI BECHARDAS PANCHAL	MR PA JADEJA	GAUTAMBHAI ATMRAM PANCHAL,RAMESHBHAI BECHARDAS PANCHAL	RULE SERVED,(MR FB BRAHMBHATT)
39262	FA/1514/2013	08/10/2013	VANDANABEN @ SUREKHABEN SUBHASHBHAI SIRKE,	MR AB GATESHANIYA	SUBHASHBHAI GANPATBHAI SIRKE,	MR DIPEN C SHAH
39263	FA/1517/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BALUBHAI PRABHUDAS PRAJAPATI,	
39264	FA/1518/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	GHANSHYAMBHAI BECHARBHAI,	MR P P MAJMUDAR,MR N R DESAI
39265	FA/1519/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ARVINDPURI SHIVPURI ISHVARPURI,	
39266	FA/1520/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PUNJABHAI PARSOTTAMBHAI,	
39267	FA/1521/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHANABHAI JINABHAI,PRABHATBHAI JINABHAI,DHANJIBHAI JINABHAI,NAGJIBHAI JINABHAI,BALUBHAI JINABHAI	
39268	FA/1522/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RANCHHODBHAI TRIBHOVANBHAI,	
39269	FA/1523/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	IQBALSAHEB PRATAPSINH RAJ,	MR P P MAJMUDAR,MR N R DESAI
39270	FA/1524/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHAGWANBHAI NAROTTAMBHAI,	
39271	FA/1525/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	TRIKAMBHAI MULJIBHAI - SINCE DECEASED TH. HEIRS,RAILIBEN W/O. TRIKAMBHAI VASAVA,BHIKHABHAI S/O. TRIKAMBHAI VASAVA	,RULE NOT RECD BACK
39272	FA/1526/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SHANABHAI JINABHAI,PRABHATBHAI JINABHAI,DHANJIBHAI JINABHAI,NAGJIBHAI JINABHAI,BALUBHAI JINABHAI	
39273	FA/1527/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MAJALESAHEB BAPUSAHEB,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39274	FA/1528/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ICHHABHAI DOLATBHAI,	
39275	FA/1529/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DHULABHAI CHHAGANBHAI,	
39276	FA/1530/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MAHESHBHAI RANCHHODBHAI,MANHARBHAI NATHABHAI - DECEASED,HITESHKUMAR MANHARBHAI	,RULE NOT RECD BACK,RULE SERVED
39277	FA/1531/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MOTIBHAI VARDHABHAI,	RULE SERVED
39278	FA/1532/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KESURBHAI ASHABHAI,	
39279	FA/1533/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KARSANBHAI GOVINDBHAI,	
39280	FA/1534/2013	24/06/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PARVATIBEN WD/O RAMDAS MANGALBHAI,	MR KM SHETH
39281	FA/1535/2013	25/06/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	KUSUMBEN WD/O ASHOKBHAI PURSOTTAMBHAI PATEL,ESHABEN ASHOKBHAI PATEL,DHRUVAL FG KUSUMBEN A PATEL,GOMTIBEN PURSOTTAMBHAI PATEL,DINESH KANTILAL PATEL,VISHNUBHAI KANTILAL PATEL	,MR.HIREN M MODI
39282	FA/1537/2013	08/08/2013	REGIONAL MANAGER,	MR MG NAGARKAR	ISMAIL YUSUF RAVAT,AYESH MOHMAD CHOKSHI,RABIYABIBI MUHMAD CHOKSHI THRO' POA ISMAILY RAVAT,OFFICER ON SPECIAL DUTY	
39283	FA/1538/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOMANBHAI CHHOTU(SINCE DECEASED THROUGH HIS HEIRS),DAHIBEN GOMANBHAI PATE WD\O. GOMANBHAI CHHOTUBHAI PATEL,ALPESHBHAI GOMANBHAI PATEL,GAURIBEN MUKESHBHAI PATEL	,MR P P MAJMUDAR
39284	FA/1548/2013	06/12/2014	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHUDHABHI KALABHAI KABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
39285	FA/1549/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KANJIBHAI FULABHAI,SPECIAL LAND ACQUISITION OFFICER	
39286	FA/1550/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	FATESANG FULABHAI KABHAI,SPECIAL LAND ACQUISITION OFFICER	
39287	FA/1551/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHAGVANBHAI MOTIBHAI,SPECIAL LAND ACQUISITION OFFICER	
39288	FA/1552/2013	06/12/2014	EXECUTIVE ENGINEER,	MR HS MUNSHAW	CHIMANBHAI GORDHANBHAI NATHA PUNJA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
39289	FA/1553/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SURSANG BAVABHAI,SPECIAL LAND ACQUISITION OFFICER	
39290	FA/1554/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KANJIBHAI FULABHAI PAH OF REVABEN WIDOW OF DHULABHAI NAGJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
39291	FA/1555/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KANJIBHAI FULABHAI PAH REVABEN WIDOW OF DHULABHAI NAGJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
39292	FA/1556/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	KANJIBHAI FULABHAI PAH OF REVABHAI WIDOW OF DHULABHAI NAGJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
39293	FA/1557/2013	06/12/2014	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMARSANG BHAGVANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
39294	FA/1559/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RAMANBHAI DHURABHAI,SPECIAL LAND ACQUISITION	
39295	FA/1560/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SOMABHAI DHURABHAI,SPECIAL LAND ACQUISITION	
39296	FA/1561/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	CHANDUBHAI DHURABHAI,SPECIAL LAND ACQUISITION	
39297	FA/1562/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	PRABHATBHAI JASVANTSINH,SPECIAL LAND ACQUISITION	
39298	FA/1563/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	PRAVINSINH SURSANG,SPECIAL LAND ACQUISITION	

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39299	FA/1564/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHAILALBHAI MANORBHAI PRABHAT DEVJI,SPECIAL LAND ACQUISITION	
39300	FA/1565/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMARSANG HARIBHAI,SPECIAL LAND ACQUISITION	
39301	FA/1566/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMARSANG HARIBHAI,SPECIAL LAND ACQUISITION	
39302	FA/1567/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SURSANG MATHURBHAI,SPECIAL LAND ACQUISITION	
39303	FA/1568/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMARSANG RAIJI BHIMSANG,SPECIAL LAND ACQUISITION	
39304	FA/1569/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MOTIBHAI JIBHAI,SPECIAL LAND ACQUISITION	
39305	FA/1570/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	FULABHAI KARSANBHAI,SPECIAL LAND ACQUISITION	
39306	FA/1571/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BALVANTSINH RAIJIBHAI,SPECIAL LAND ACQUISITION	
39307	FA/1572/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MADHUBEN WIDOW OF SURSANG KABHAI,SPECIAL LAND ACQUISITION	
39308	FA/1573/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	PRABHATBHAI MATHURBHAI,SPECIAL LAND ACQUISITION	
39309	FA/1574/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MANSANGBHAI ISHVARBHAI,SPECIAL LAND ACQUISITION	
39310	FA/1575/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RANJIT CHHATRASANG,SPECIAL LAND ACQUISITION	
39311	FA/1576/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MADHAVSANG PRASHOTTAMBHAI,SPECIAL LAND ACQUISITION	
39312	FA/1577/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	AMARSANG SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER	
39313	FA/1578/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	DIPSANG PRABHAT,SPECIAL LAND ACQUISITION OFFICER	
39314	FA/1579/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MANSANG MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	
39315	FA/1580/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	MANSANG MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	
39316	FA/1581/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	PRAVINBHAI ISHVARBHAI,SPECIAL LAND ACQUISITION OFFICER	
39317	FA/1582/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	HASMUKHBHAI FATESANG,SPECIAL LAND ACQUISITION OFFICER	
39318	FA/1583/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	NARMADABEN SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	
39319	FA/1584/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RAMANBHAI BHAIJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
39320	FA/1585/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	RAMANBHAI AMARSANG,SPECIAL LAND ACQUISITION OFFICER	
39321	FA/1586/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	HASMUKHBHAI FATESANG,SPECIAL LAND ACQUISITION OFFICER	
39322	FA/1587/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHAGVANBHAI MANABHAI,SPECIAL LAND ACQUISITION OFFICER	
39323	FA/1588/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	SHANKARBHAI BHAIJI,SPECIAL LAND ACQUISITION OFFICER	
39324	FA/1589/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	VINODBHAI RAVJIBHAI,SPECIAL LAND ACQUISITION OFFICER	
39325	FA/1590/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	REVABEN AMARSANG,SPECIAL LAND ACQUISITION OFFICER	
39326	FA/1591/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	BHAGVANBHAI SANABHAI,SPECIAL LAND ACQUISITION OFFICER	
39327	FA/1592/2013	06/08/2013	EXECUTIVE ENGINEER,	MR HS MUNSHAW	CHHATRASANG BADHARBHAI GORDHANBHAI,SPECIAL LAND ACQUISITION OFFICER	
39328	FA/1605/2013	08/07/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	BHARAT SANCHAR NIGAM LTD,	MS PJ DAVAWALA
39329	FA/1606/2013	08/07/2013	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	BHARAT SANCHAR NIGAM LTD,	MS PJ DAVAWALA
39330	FA/1608/2013	26/09/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	DHANANJAY RAOJIBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.,NATVARLAL RAMANLAL JAYSWAL,DHARMISTHABEN DIPAKBHAI PARMAR	RULE SERVED,(MR MAULIK J SHELAT)
39331	FA/1609/2013	03/07/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	JAGDISHBHAI JANAKBHAI PARMAR,LAGHRABHAI HAMIRBHAI GALIA BHARVAD	
39332	FA/1610/2013	01/07/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	HARJABAI AMAD JAM,ILIYAS AMAD JAM,MANGESH DEVRAJ RABARI,KANJBHAI SAVABHAI PARMAR	
39333	FA/1613/2013	27/06/2013	INTERCONTINENTAL HOTELS GROUP (INDIA) PRIVATE LIMITED,INTERCONTINENTAL HOTELS GROUP (ASIA PACIFIC) PVT LTD	,SINGHI & CO	SHIVA SATYA HOTELS PRIVATE LIMITED,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39334	FA/1621/2013	12/11/2013	HIMANSHU SANATKUMAR MAJMUDAR,ALKA HARIT KAPADIA	RC JANI & ASSOCIATE	.,	
39335	FA/1622/2013	12/11/2013	HIMANSHU SANATKUMAR MAJMUDAR,ALKA HARIT KAPADIA	RC JANI & ASSOCIATE	.,	
39336	FA/1624/2013	01/10/2013	ROYAL SUNDRAM ALLIEANCE INSURANCE CO. LTD.,	MR DAKSHESH MEHTA	PUJIBEN KHETABHAI MEGHAWAR,RUPGAR RAMGAR GUNSAI	
39337	FA/1625/2013	01/10/2013	ROYAL SUNDRAM ALLIANCE INSURANCE CO, LTD.,	MR DAKSHESH MEHTA	RATNABEN JAYESHBHAI MEGHWAR,RUPGAR RAMGAR GUNSAI	
39338	FA/1629/2013	26/04/2017	FULABHAI MOHANBHAI DALVADI - DECEASED,KADVIBEN FULABHAI DALVADI - DELETED,AMBARAMBHAI FULABHAI DALVADI,VELSHI FULABHAI DALVADI,JIVRAJBHAI FULABHAI DALVADI,DHANIBEN FULABHAI DALVADI,DEVUBEN FULABHAI DALVADI,KANJANBEN FULABHAI DALVADI,LALITABEN FULABHAI DALVADI	DELETED,MS AMRITA AJMERA,MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39339	FA/1633/2013	22/01/2014	MUKESH GORDHANBHAI DABHI,	MR TUSHAR L SHETH	MANSUKHBHAI BHIKHABHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,AMIN JIABHAI SINDHAI	,MRS VASAVDATTA BHATT
39340	FA/1637/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHANCHALBEN SHANKERBHAI THRO HEIRS,GHANSHYAMBHAI DHULASANGBHAI,CHHATRASANGBHAI DHULSANGBHAI,JITENDRABHAI DHULSANGBHAI,UJAMBEN SHANKARBHAI	,MR KM SHETH
39341	FA/1638/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DECEASED NARSANG BHAGWANSANG THRO HIS LEGAL HEIRS,GANGABEN WD/O NARSANG BHAGVANSANG,URMILABEN D/O NARSANG BHAGVANSANG,NAINABEN D/O NARSANG BHAGVANSANG,BHARATBHAI S/O NARSANG BHAGVANSANG,SITABEN D/O NARSANG BHAGVANSANG,DECEASED BHIMSANG BHAGWANSANG THRO HIS LEGAL HEIRS,URMILABEN W/O. BHIMSANG BHAGWANSANG,MANJULABEN BHIMSANG,VILASHBEN BHIMSANG,MUKESHBHAI BHIMSANG,SUSHILBEN BHIMSANG	,RULE NOT RECD BACK,MR KM SHETH
39342	FA/1641/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHUPENDRAKUMAR SHIVDHAN,AMRATDAN SHIVDHAN,TAKHATBHA PRATAPSANG,BAIBABEN SHIVDAN,KHADUDAN CHANDRASANG,GAMBHIRDAN CHANDRASANG,RANJANBEN CHANDRASANG,TEJUBA WD-O CHANDRASANG SAMATSANG	MR KM SHETH
39343	FA/1644/2013	01/08/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	HEIRS OF DECD MULJIKHAN KESHARKHAN RAVTANI-,IMRANKHAN MULJIBHAI THROUGH AMINABEN MULJIBHAI,VASIMKHAN MULJIBHAI THROUGH AMINABEN MULJIBHAI,DHARMENDRA GHANSHYAMBHAI,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD,VORA AHMEDBHAI PIRBHAI,RANJIT KANTIJI KHAT	
39344	FA/1647/2013	03/02/2014	NATIONAL INSURANCE COMPANY LTD.,	MR SUNIL B PARIKH	MASURBHAI LALABHAI DAMOR DELETED.,SOMIBEN MASURBHAI DAMOR,AMRATBEN RUGABHAI DAMOR,MINOR HARESH RUGABHAI DAMOR,MINOR RAJESH RUGABHAI DAMOR,MADHURAM CONSTRUCTION	,MR AMAR D MITHANI
39345	FA/1650/2013	08/04/2015	MANUBHAI KARSHANBHAI VAJA,	MR ASHISH M DAGLI	KOMALBEN DO KHODABHAI LAKHABHAI MEWADA,	MR. ALAK A PANDYA,MR. AMIT B SONI
39346	FA/1654/2013	08/08/2013	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR AJAY R MEHTA	VALLABHBHAI MANJIBHAI GUJARATI,NOORMAMAD TAIYABHBHAI KOREJA	
39347	FA/1655/2013	21/10/2013	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	MAHMAD TARIK AMAD LIYA -KHATRI,GOPAL ARJAN HIRANI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39348	FA/1657/2013	05/02/2014	IFFCO-TOKIO GENERAL INSURANCE CO. LTD,	MR AJAY R MEHTA	LALITABEN ALIAS LEHARKIBAI WDO JAGDISHBHAI RAMUBHAI PATEL,CHIMANBHAI JAGDISHBHAI PATEL,MINOR MANISHABEN JAGDISHBHAI PATEL,MINOR KAVITABEN JAGDISHBHAI PATEL,MINOR MUKESHBHAI JAGDISHBHAI PATEL,RAMBHAI UKMARAMJI PATEL,CHADANIBAI RAMBHAI PATEL,KALIDAS SUKHLAL PATIL,GAJANAND RAMHARI BORKAR	NOTICE NOT RECD BACK,NOTICE SERVED,DS AFF.NOT FILED (N),MR.HIREN M MODI
39349	FA/1658/2013	02/07/2013	HAJIYANI HANIFABIBI WIDOW OF HAJI YAKUB ABDULSATTAR PADA,HAJI ASLAM HAJI YAKUB PADA,KHALID HAJI YAKUB PADA,MOHAMMED HAJI YAKUB PADA,AIYUB HAJI YAKUB PADA,MINOR NISHAR HAJI YAKUB PADA,MINOR FOJIYA HAJI YAKUB PADA,MINOR AKARAM HAJI YAKUB PADA	MR MTM HAKIM	HARUN ISMAIL MADARA,IMRAM FARUK MAMKNI,NEW INDIA ASSURANCE CO. LTD.	
39350	FA/1659/2013	21/07/2015	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	FATMABAI HAJI SALE SUMARA,SARABAI HAJI AACHAR SUMARA,AMINABAI HAJI AACHAR SUMARA,AAMAD HAJI AACHAR SUMARA,ISMAIL HAJI AACHAR SUMARA,KURSHABAI HAJI AACHAR SUMARA,MINOR RAMZANHAJI HAJI AACHAR SUMARA,NOT KNOW,THAKKAR VISHALKUMAR SURESHBHAI,SALIM MAHAMAD JINGIA,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR PALAK H THAKKAR,MR.HIREN M MODI
39351	FA/1660/2013	09/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KHANT MASURBHAI GALABHAI,KHANT PRATAPBHAI RUMALBHAI	,MS ARCHANA N PATEL,MR ALOK B AMIN
39352	FA/1661/2013	09/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	VAGHABHAI DALABHAI KHANT,LAXMANBHAI KOYABHAI KHANT,FULABHAI KOYABHAI KHANT	,MR VIJAY N RAVAL
39353	FA/1662/2013	09/07/2013	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	LAXMANBHAI KANABHAI KHANT,	MS ARCHANA N PATEL,MR ALOK B AMIN
39354	FA/1664/2013	26/08/2013	RAJENDRA RANJITSINH BARIA,	MR.HIREN M MODI	DILIPBHAI BABUSINH PATEL,NARVATSINH DALSUKHBHAI BARIA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH
39355	FA/1665/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIBHAI PRANDAS,BABABHAI FULABHAI,ARVINDBHAI FULABHAI,HANSABEN FULABHAI,RAMESHBHAI FULABHAI,VINUBHAI FULABHAI,MANGUBEN FULABHAI - SINCE DECEASED,BABUBHAI FULABHAI,ARVINDBHAI FULABHAI,SURESHBHAI FULABHAI,VINUBHAI FULABHAI,HANSABEN FULABHAI	
39356	FA/1666/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI HARGOVANDAS PATEL,JAYANTIBHAI HARGOVANDAS PATEL,RAMILABEN JAYANTIBHAI PATEL,MITABEN JAYANTIBHAI PATEL,RAHULBHAI JAYANTIBHAI PATEL,RANCHHODBHAI HARGOVANDAS PATEL,CHANCHIBEN HARGOVANDAS PATEL,SHAILESH RATILAL,MAYABEN RATILAL,LAXMIBEN RATILAL	
39357	FA/1667/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI FULABHAI,ARVINDBHAI FULABHAI,HANSABEN FULABHAI,SURESHBHAI FULABHAI,VINUBHAI FULABHAI,MANGUBEN FULABHAI - DECEASED,BABUBHAI FULABHAI,ARVINDBHAI FULABHAI,SURESHBHAI FULABHAI,VINUBHAI FULABHAI,HANSABEN FULABHAI	
39358	FA/1668/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRUSTIES OF HANUMAN TEMPLE GORDHANDAS MAGANLAL PATEL,HIRABHAI JIVANBHAI,PRABHATSINH DESHAJI,DASHRATHBHAI VAJESINH PARMAR,NANSINH	

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39359	FA/1669/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHABHAI MAGANBHAI - DECEASED,ISHWARBHAI MADHABHAI - DECEASED,RAMABHAI MADHABHAI,JAYANTIBHAI MADHABHAI - DECEASED,PRAVINBHAI ISHWARBHAI,MAHENDRABHAI ISHWARBHAI,SHOBHNABEN JAYANTIBHAI,KIRANBHAI JAYANTIBHAI,ANITABEN JAYANTIBHAI,HIRABEN BAPUBHAI,ANANDIBEN BAPUBHAI,MANUBHAI BAPUBHAI,JASUBHAI BAPUBHAI	
39360	FA/1670/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANDAS MANILAL,KANTILAL MANILAL,RAMANLAL MANILAL,ISHWARBHAI MANILAL - DECEASED,INDIRABEN ISHWARBHAI PATEL,TRISHUL ISHWARBHAI PATEL,NIMISHABEN ISHWARBHAI PATEL,SUCHETABEN ISHWARBHAI PATEL,DIPALBEN ISHWARBHAI PATEL,SHIVABHAI MANILAL - DECEASED,RAMILABEN SHIVABHAI,DHARMESH SHIVABHAI,PRATIKSHABEN SHIVABHAI,POPATBHAI MANILAL,VIRCHAND HARGOVINDDAS - DECEASED,LEELABEN VIRCHANDBHAI,HIRABHAI VIRCHANDBHAI,KANUBHAI VIRCHANDBHAI,DAHYABHAI VIRCHANDBHAI,VISHNUBHAI VIRCHANDBHAI,MAHESHBHAI VIRCHANDBHAI	
39361	FA/1671/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANLAL SHANKARLAL PATEL SINCE DECE. THRO.' LEGAL HEIRS,HIRABEN WIDOW OF RAMANLAL SHANKARLAL PATEL,RATILAL RAMANLAL PATEL,RENUBEN RAMANLAL PATEL,VIMALBEN RAMANLAL PATEL,MEENABEN RAMANLAL PATEL	
39362	FA/1672/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHILALBHAI JOITARAM PATEL,NITINKUMAR JOITARAM PATEL,VINODKUMAR JOITARAM PATEL,ARUNABEN JOITARAM PATEL,MANGUBEN JOITARAM PATEL	MR KM SHETH
39363	FA/1673/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SHANKARBHAI PATEL,SAVITABEN,CHAMPABEN,KASHIBEN SHANKARLAL,KANTABEN SHANKARLAL PATEL	
39364	FA/1674/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI SHANKARABHAI PATEL SINCE DECE. THRO.' LEGAL HEIRS,HIRABEN WIDOW OF RAMANLAL SHANKARLAL PATEL,RATILAL RAMANLAL PATEL,RENUBEN RAMANLAL PATEL,VIMALBEN RAMANLAL PATEL,MEENABEN RAMANLAL PATEL	
39365	FA/1675/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRCHAND HARGOVINDDAS PATEL SINCE DECE. THRO.' LEGAL HEIRS,LEELABEN VIRCHANDBHAI,HIRABHAI VIRCHANDBHAI,KANUBHAI VIRCHANDBHAI,DAHYABHAI VIRCHANDBHAI,VISHNUBHAI VIRCHANDBHAI,MAHESHBHAI VIRCHANDBHAI	
39366	FA/1676/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANKABHAI VENIDAS PATEL SINCE DECE. THRO.' LEGAL HEIRS,RANCHHODBHAI SHANKARBHAI PATEL,SAVITABEN SHANKARBHAI PATEL,CHAMPABEN SHANKARBHAI PATEL,KANTABEN SHANKARBHAI PATEL,JITENDRA GORDHANBHAI,RASHMIKANT GORDHANBHAI,BHUPENDRA GORDHANBHAI SINCE DECE. THRO. LEGAL HEIRS,JYOTSNABEN WIDOW OF BHUPENDRABHAI GORDHANBHAI,DHVANIBEN BHUPENDRABHAI,DEV BHUPENDRABHAI,ASHABEN GORDHANBHAI,MANEKBEN GORDHANBHAI	

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39367	FA/1677/2013	10/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI DUNGARDAS PATEL SINCE DECE, THRO.' L/H.,LAXMIBEN WIDOW OF BABABHAI DUNGARDAS PATEL,SURESHBHAI BABABHAI PATEL,BHARATBHAI BABABHAI PATEL,GIRISHBHAI BABABHAI PATEL,ASHOKBHAI BABABHAIL PATEL,TALIMIBEN BABABHAI PATEL,NAYANABEN BABABHAI PATEL,SULOCHNABEN BABABHAI PATEL,POPATBHAI KHODIDAS PATEL,GITABEN WIDOW OF POPATBHAI KHODIDAS PATEL,HITESHKUMAR POPATBHAI PATEL,PRAMODBHAI KHODIDAS PATEL,JAYANTIBHAI KHODIDAS PATEL,KANTIBHAI KHODIDAS PATEL,KANAIYALAL KHODIDAS PATEL,BANKIMBHAI KHODIDAS PATEL,ASHOKBHAI KHODIDAS PATEL,RUKHIBEN KHODIDAS PATEL	
39368	FA/1683/2013	02/07/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KANCHANBEN W/O JAYANTIBHAI CHHATRASINH RATHOD,BHUMIKA JAYANTIBHAI RATHOD MINOR THRO' RESP.1-KANCHANBEN,CHANCHALBEN CHHATRASINH RATHOD,CHHATRASINH FAKIRBHAI RATHOD,VAHIDKHAN MAHAMDNAIMKHAN PATHAN,MARUTI MOTOR CO PVT LTD	
39369	FA/1684/2013	12/07/2013	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (ROAD & BUILDING)	GOVERNMENT PLEADER	KADARJI VECHATJI THAKARDA SINCE DECE. THRO. LEGAL HEIRS,RAMESHBHAI KADARJI,MITULBHAI KADARJI,KALABHAI KADARJI,DHULIBEN KADARJI,VIJAYABEN FULSINH PARMAR,HIRABEN BHIKHAJI THAKARDA	
39370	FA/1685/2013	06/08/2014	MAHESHGIRI BALUGIRI GOSWAMI,	MR HB CHAMPAVAT	SITABEN WD/O JAYANTIBHAI DANTANI,SHILPABEN JAYANTIBHAI DANTANI THROUGH SITABEN J DANTANI,PAYALBEN JAYANTIBHAI DANTANI THROUGH SITABEN J DANTANI,BACHUBHAI KALABHAI DANTANI,BALUBEN BACHUBHAI DANTANI,BHALSINH ADESINH CHAUHAN,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR PALAK H THAKKAR,MR.HIREN M MODI
39371	FA/1688/2013	12/07/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	GAUTAM @ RAKESH MAGANBHAI DALVADI,VISHNUBHAI SOMNATHBHAI LIMBACHIYA	
39372	FA/1689/2013	11/06/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	JAYANTIBHAI MITHU SATHVARA,IBRAHIM ABDULKARIM SUMRA	RULE UNSERVED,MR.HIREN M MODI
39373	FA/1692/2013	26/07/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	BAVA ALIAS BAVKUBHAI CHANABHAI MAKWANA,JAYANTI KANABHAI MAKWANA	
39374	FA/1693/2013	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	SANJAYBHAI MAKANBHAI PARMAR,DRIVER OF MOTOR-CYCLE NO.,MAKANBHAI BHANUBHAI PARMAR,RAMESHBHAI LAKSHMANBHAI PARMAR	,RULE SERVED
39375	FA/1695/2013	14/09/2019	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHIKHUBHAI KANABHAI MIATRA,GOPAL SNACKS PRIVATE LTD,VASHRAM AALABHAI RATHOD,ORIENTAL INSURANCE COMPANY LIMITED,HEIRS OF DECD. CHETNABEN DHIRAJLAL CHAUHAN,USHABEN DHIRAJLAL CHAUHAN	RULE SERVED,MR RITURAJ M MEENA
39376	FA/1696/2013	14/09/2019	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHIKHUBHAI KANABHAI MIATRA,VASHRAMBHAI AALABHAI RATHOD,ORIENTAL INSURANCE COMPANY LIMITED,HEIRS OR DECD RITABEN AMRUTLAL LATHIA,ANSUYABEN AMRUTLAL LATHIA	RULE SERVED,MR RITURAJ M MEENA
39377	FA/1699/2013	17/10/2013	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	LEGAL HEIRS OF DECD. DEVANGBHAI SHANKERPRASAD BHATT,PALAK DEVANGKUMAR BHATT,DHWANI DEVANGKUMAR BHATT MINOR THRO' APPL. NO.1,BHAGWATIBEN SHANKERPRASAD BHATT,SHANKERPRASAD TAMPAKLAL BHATT,KETANBHAI BHIKHUBHAI ADEDRA,KIRANBHAI MALDEVBHAI KHAVDU	NOTICE SERVED,MR.HIREN M MODI

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39378	FA/1700/2013	10/09/2013	MADHUBEN SUNDARJIBHAI DHODAKIYA,	(MR PARESH M DARJI)	MERAMBHAI KANJIBHAI LOKHIL SINCE DECE. THRO.' LEGAL HEIRS,MADHUBEN MERAMBHAI LOKHIL,ORIENTAL INSURANCE COMPANY,SURESHBHAI CHANUBHAI DANGAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	,NOTICE SERVED,MR ANAL S SHAH,MS VIDHI J BHATT
39379	FA/1701/2013	10/09/2013	GANGABEN LAXMANBHAI,	(MR PARESH M DARJI)	MERAMBHAI KANJIBHAI LOKHIL SINCE DECE. THRO.' LEGAL HEIRS,MADHUBEN WIDOW OF MERAMBHAI LOKHIL,ORIENTAL INSURANCE COMPANY,SURESHBHAI CHANUBHAI DANGAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	,NOTICE SERVED,MR ANAL S SHAH,MS VIDHI J BHATT
39380	FA/1702/2013	14/08/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHOBHNABEN AMRUTLAL MISTRY,AMRUTLAL CHATURBHAI MISTRY	
39381	FA/1703/2013	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MANJUSINH BABUSINH RATHOD,MAHMAD AVESH VALIBHAI KADRI DRIVER,MOHMAD IMRAN MOH.SHAFI MAHESANIA,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR R.K.MANSURI,MR MAULIK N SHAH,MS VIDHI J BHATT
39382	FA/1716/2013	26/07/2013	FUTURE GENERALI INDIA INSURANCE COM.LTD.,	MR VIBHUTI NANAVATI	GOHEL MAHENDRA UDESING,PUSHPA VISVANATH RAY,FARJANBEN ALTAFBHAI VHORA,MAHMAD AKIB ALTAFBHAI VHORA-MINOR,ALIJIBHAI SULEMANBHAI VHORA,SALMABEN ALIJIBHAI VHORA	
39383	FA/1717/2013	26/09/2020	UNITED INDIA INSURANCE CO.LTD. DIV. OFFICE NO.6,	MR VIBHUTI NANAVATI	YASHMIN SAJADHUSEN GODHAI,HEIRS AND LEGAL REPRESENTATIVES OF DEC. VISHWANATH MAHAVIRSINGH CHAUHAN,RESHMADEVI MAHAVIRSINH CHAUHAN,VIJAYSINH MAHAVIRSINH CHAUHAN	RULE SERVED,DECEASED LITIGANT,MR.HIREN M MODI
39384	FA/1718/2013	14/08/2013	ORIENTAL INSRUANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAMESHBHAI NANJIBHAI PARMAR,VANKAR RAMANBHAI C.,HEITS AND LEGAL REPRESENTATIVES OF DEC. BHAGVANBHAI CHHAGANBHAI PATEL,PATEL BINALBEN BHAGVANBHAI,PATEL MAYANKBHAI BHAGVANBHAI	
39385	FA/1720/2013	22/08/2013	SHANTABEN NARSINGBHAI GATIYA (SILAVAT),NARSINGBHAI LIMBABHAI GATIYA (SILAVAT)	MR MTM HAKIM	DILIPKUMAR SONAJI DEVADA,SURESHKUMAR PRABHUDAS CHAUDHARY,NEW INDIA ASSURANCE CO LTD,MAHAMADBHAI JITSING RANA,NIMESHBHAI MADHUSUDAN DESAI,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
39386	FA/1721/2013	29/07/2013	PATEL BHARATBHAI BHAKTIBHAI,DHANJIBHAI BHAKTIBHAI PATEL	MR JV JAPEE	UDAJI PRABHATJI BARIA SINCE DECD. THROUGH HEIRS,BENIBEN UDAJI BARIA,RAMILABEN UDAJI BARIA,SAJJANBEN UDAJI BARIA,RANJITBHAI UDAJI BARIA,IFFCO TOKYO GEN. INSURANCE CO LTD,STATE OF GUJARAT THROUGH LD. GOVT PLEADER	
39387	FA/1722/2013	24/09/2013	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANKIT SHAH	HARIKALABEN W/O HARAKHSING THAPA,MAISARIBEN W/O RAMSING VIRSING THAPA,DANSING RAMSING THAPA (MINOR) THRO' RESP.2- MAISARIBEN,TEJSING RAMSING THAPA (MINOR) THRO'RESP.2- MAISARIBEN,ISHWARBHAI BAHECHARBHAI MAKWANA,RAMESHBHAI JETHABHAI VAGHELA	,MR R.K.MANSURI
39388	FA/1730/2013	10/02/2014	CHHAGANBHAI DEVJIBHAI THROUGH MAKAN PARSHOTTAMBHAI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39389	FA/1731/2013	10/02/2014	LEGAL HEIRS OF KOLI CHAKU MAVJI - BALA CHAKUBHAI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39390	FA/1732/2013	10/02/2014	LEGAL HEIRS OF LALJIBHAI PARSHOTTAMBHAI,KASTURIBEN LALJIBHAI,PRAHLADBHAI LALJIBHAI,MANSUKHBHAI LALJIBHAI,RAMABEN LALJIBHAI,GITABEN LALJIBHAI,SAROJBEN LALJIBHAI	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39391	FA/1733/2013	10/02/2014	LALJIBHAI MULJIBHAI MAKAN PARSHOTTAMBHAI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39392	FA/1734/2013	10/02/2014	RAVJIBHAI HARKHABHAI DALWADI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39393	FA/1735/2013	10/02/2014	LEGAL HEIRS OF KOLI SHANKERBHAI NARANBHAI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39394	FA/1736/2013	10/02/2014	SINDHABHAI MOTIBHI KOLI'S HEIR VALJIBHAI SINDHABHAI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39395	FA/1739/2013	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	JAGDISHBHAI DHANJIBHAI SENJALIYA,GHUSABHAI BHANABHAI KHUNT	RULE NOT RECD BACK,MR DEEP D VYAS
39396	FA/1740/2013	05/09/2013	ORIENTAL INSRUANCE COMPANY LTD,	MR VC THOMAS	RAMANBHAI CHHAGANBHAI VAGHELA,LAKHABHAI DUDHABHAI KOLI PATEL,GORDHANBHAI PARSHOTAMBHAI PATEL	
39397	FA/1741/2013	05/09/2013	ORIENTAL INSRUANCE COMPANY LTD,	MR VC THOMAS	BHARATBHAI TAJUBHAI VAGHELA,LAKHABHAI DUDHABHAI KOLO PATEL,GORDHANBHAI PARSHOTTAMBHAI PATEL	
39398	FA/1745/2013	29/07/2013	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	GIRISH C PATEL,	MR NIRAV V JOSHI
39399	FA/1747/2013	16/09/2013	EXECUTIVE ENGINEER,	RC JANI & ASSOCIATE	LEGAL HEIRS OF RAIBHA UTHABHA,PALIBEN RAIBHA KER,DAHIBEN RAIBHA KER,JASHIBEN RAIBHA KER,RAJUBEN RAIBHA KER,RAMBHA RAIBHA KER,PURIBEN RAIBHA KER,SAVITABEN RAIBHAI KER,NARESHBHAI K ACHARYA PROP. OF BHAWANI TRANSPORT,UNITED INDIA INSURANCE CO LTD	,NOTICE UNSERVED,MR VIBHUTI NANAVATI,MR VH KANARA,MR MANRAJ A BAROT,NILESH J GOSAI
39400	FA/1754/2013	08/07/2013	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	SHRIRAM RAMKISHAN PATEL,ASHOKKUMAR SHANTILAL MEHTA,SACHINKUMAR GORAKHNATH MAHARAJ	
39401	FA/1756/2013	08/07/2013	ORIENTAL INSURANCE COMPANY LTD,	MS VIRAJ S FOZDAR	LEGAL HEIRS OF DECD SAVITABEN KAMLESHBHAI BHIL HER NATURAL,BABUBHAI PANCHABHAI SIDDHPARA,KOLI RAVJIBHAI PANCHABHAI SIDDHAPARA	
39402	FA/1757/2013	10/07/2013	INTERCONTINENTAL HOTELS GROUP (INDIA) PRIVATE LIMITED,INTERCONTINENTAL HOTELS GROUP (ASIA PACIFIC) PVT LTD	SINGHI & CO	SHIVA SATYA HOTELS PRIVATE LIMITED,	MR ABHISHEK M MEHTA,MR ANUJ K TRIVEDI
39403	FA/1762/2013	05/07/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGDISHBHAI RAVJIBHAI PATANVADIA,MAVJIBHAI LALABHAI SOLANKI,NATUBHAI JESINGBHAI CHAVDA	
39404	FA/1763/2013	05/07/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGDISHBHAI RAVJIBHAI PATANVADIA,MAVJIBHAI LALABHAI SOLANKI,HASMUKHBHAI @ HARISHBHAI PUNAMCHAND SADHU	
39405	FA/1764/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,NEW INDIA ASSURANCE CO. LTD.,RASHID ANAS KHALIL RAHEMAN,SUKHIBEN WD-O RAYJIBHAI MAGANBHAI NAYAK,LALABHAI RAYJIBHAI NAYAK,LILABEN RAYJIBHAI NAYAK,MUKESH RAYJIBHAI NAYAK	RULE SERVED,RULE UNSERVED,MR MA KHARADI,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39406	FA/1765/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,NEW INDIA ASSURANCE CO. LTD.,RASHID ANAS KHALIL RAHEMAN,SUKHIBEN WD-O RAYJIBHAI MAGANBHAI NAYAK,RAIJIBHAI CHADUBHAI NAYAKALABHAI RAYJIBHAI NAYAK,VIKRAMBHAI CHADUBHAI NAYAK,DINABEN CHADUBHAI NAYAK	,RULE SERVED,RULE UNSERVED,MR MA KHARADI,MR PALAK H THAKKAR
39407	FA/1766/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,NEW INDIA ASSURANCE CO. LTD.,RASHID ANAS KHALIL RAHEMAN,SHANABHAI BANABHAI NAYAK,GANGABEN SHANABHAI NAYAK,CHAMPABEN SHANABHAI NAYAK,SHARDABEN SHANABHAI NAYAK	,RULE SERVED,RULE UNSERVED,MR MA KHARADI,MR PALAK H THAKKAR
39408	FA/1767/2013	19/08/2013	SHARADBHAI PREMSHIBHAI RAMI,	MR PRASHANT MANKAD	NERA ROAD LINES,NEW INDIA ASSURANCE CO. LTD.	
39409	FA/1773/2013	13/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL LILADHAR BHIKHALAL KAPADIA,	RULE SERVED,MR VIMAL M PATEL
39410	FA/1774/2013	13/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL HARSUKHLAL BHIKHALAL KAPADIA- DECEASED,JAYABEN HARSUKHBHAI KAPADIYA,ANJUBEN HARSUKHBHAI KAPADIYA,GIRISHBHAI HARSUKHBHAI KAPADIYA,JALPABEN HARSUKHBHAI KAPADIYA	,RULE SERVED
39411	FA/1775/2013	13/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL AMRUTLAL BHIKHALAL KAPADIA,	RULE SERVED
39412	FA/1777/2013	26/09/2020	NATIONAL INSURANCE COMPANY LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	EVELIN ALIAS ILABEN RANCHODBHAI PATEL,KACHARABHAI MASHRIBHAI AHIR	,MR PREMAL S RACHH
39413	FA/1779/2013	12/09/2013	NEW INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HARUN ISMAIL MADARA,IMRAN FARUK MAMNI,HEIRS OF DEC. HAJI YAKUB ABDULSATTAR PADA,HAJI ASLAM HAJI YAKUB PADA,KHALID HAJI YAKUB PADA,MOHHAMMAD HAJI YAKUB PADA,AIYUB HAJI YAKUB PADA,NISHAR HAJI YAKUB PADA,FOJIYA HAJI YAKUB PADA,AKRAM HAJI YAKUB PADA	,MR MTM HAKIM
39414	FA/1780/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BABUBHAI SAGARARAMBHAI HARAN,BHAVANABEN BABUBHAI MARADIYA,YOGESH BABUBHAI MARADIYA	RULE NOT RECD BACK,RULE SERVED
39415	FA/1781/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BABUBHAI SAGARARAMBHAI HARAN,BABUBHAI LAKHABHAI MARADIYA,BHAVNABEN BABUBHAI MARADIYA,YOGESH BABUBHAI MARADIYA,LAKHABHAI GOKALBHAI MARADIYA	,RULE SERVED
39416	FA/1786/2013	11/02/2017	THE NEW INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	NAGJIBHAI MADHAVBHAI RAJPUT,MAVJIBHAI DHULABHAI AHIR,IQBALBHAI KADARBHAI MALKANI-DELETED,SURPALSING LUDHUBHA GOHIL,DAKSHABEN PASHBHAI PARSOTAMBHAI SOLANKI,GUJABHAI KUBERBHAI SOLANKI,JIKUBEN GUJABHAI SOLANKI	,RULE SERVED,RULE SERVED BY DS,(MR PARESH M DARJI)
39417	FA/1787/2013	08/08/2013	NEW INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAMANSINGH HARISINGH SHEKHAWAT,ANANDSINGH MANGALSINGH,NARSINGHBHAI NARANBHAI BORICHA,INSURANCE CO. OF FIAT CAR,HEIRS AND LEGAL REPRESENTATIVES OF DECE. SAROJ CHHAGANBHAI PARMAR,CHHAGANBHAI BABHAIBHAI PARMAR,REVABEN CHHAGANBHAI PARMAR,ASHOKBHAI CHHAGANBHAI PARMAR	
39418	FA/1790/2013	09/12/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	TEJUSINH SOMSINH VAGHELA,MADHAVLAL HIRJIBHAI PATEL,VISHNUSINH NATVARSINH VAGHELA,LALJI MOTIJI VAGHELA,INSURANCE COMPANY OF MOTORCYCLE NO. GJ--AJ-NOT KNOWN	
39419	FA/1792/2013	21/10/2013	ZAVERBHAI RANABHAI RAJPUT,	MR HM PARIKH,MR RASESH H PARIKH	SAMIR THAKORBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MS LILU K BHAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39420	FA/1793/2013	21/10/2013	MANUBHAI RATIBHAI SOLANKI,	MR HM PARIKH,MR RASESH H PARIKH	SAMIR THAKORBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MS LILU K BHAYA
39421	FA/1797/2013	11/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANIBEN WD/O PRATAPSINH KESARISANG,DOLATSANG PRATAPSANG SINCE DECE. THRO.' LEGAL HEIRS,LILABEN WIDOW OF DOLATSANG PRATAPSANG,GHANSHYAMSINH DOLATSANG	
39422	FA/1799/2013	20/12/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	CHANDRASINH SABURBHAI PATEL,	RULE SERVED,MR VIJAY N RAVAL
39423	FA/1800/2013	20/12/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SURAJBEN JESINGBHAI BARIA,DIWALIBEN JESINGBHAI BARIA	RULE SERVED
39424	FA/1801/2013	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	GEMABHAI BHAVANBHAI,	RULE SERVED,MR VIJAY N RAVAL
39425	FA/1802/2013	22/07/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BHARATBHAI DIPABHAI NAIK,	MR VIJAY N RAVAL
39426	FA/1803/2013	12/11/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	KANKUBEN BALWANTBHAI,	RULE SERVED,MR VIJAY N RAVAL
39427	FA/1804/2013	22/07/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAYSANG HARIBHAI PATEL,	MR VIJAY N RAVAL
39428	FA/1805/2013	22/07/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	JAYSINH AMARSINH,PATEL KHATUSINH JAYSINH,PATEL RANGITBHAI JAYSINH,PATEL RATILAL JAYSINH,PATEL VIJAYSINH JAYSINH,SUSHILABEN BABUSINGH,SUMANBEN PATEL,PATEL KOKILABEN RANGITSINH,PATEL RAMESHBHAI RANJITSINH,PATEL DAKSHABEN RANJITSINH,PATEL JASHODABEN RANGITSINH,PATEL ARUNABEN RANGITSINH	
39429	FA/1806/2013	20/12/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PARVATBHAI MATHURBHAI PATEL,	MR VIJAY N RAVAL
39430	FA/1807/2013	22/07/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	RAMABHAI VALJIBHAI PATEL,PATEL MASURIBEN RAMABHAI WDO. RAMABHAI VALJIBHAI,PATEL BHARATBHAI RAMABHAI,PATEL AARATBHAI RAMABHAI,PATEL SHANKARBHAI RAMABHAI,KAMLIBEN DHANABHAI,REKHABEN JASWANTBHAI	
39431	FA/1808/2013	20/12/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMRABHAI MANSUKHBHAI SINCE DECE. THRO.' LEGAL HEIRS,SAMATSINH AMRABHAI,SURSINGBHAI AMRABHAI,PARSING AMRABHAI,ABHESING AMRABHAI,VALIBEN NANABHAI AMRA,GEDALBHAI MANSUKHBHAI,KANGLIBEN WIDOW OF GEDALBHAI MANSUKHBHAI,BHARATBHAI GEDALBHAI,GOPALBHAI GEDALBHAI,SAVITABEN MOHANBHAI,RATANBEN BADHARBHAI,JASHIBEN KANTIBHAI	,RULE SERVED
39432	FA/1809/2013	20/12/2016	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	BADHARBHAI SOMABHAI PATEL,AARATSINH SOMABHAI PATEL	RULE SERVED
39433	FA/1813/2013	30/07/2013	NIMESHKUMAR REVABHAI RABARI,	MR RAXIT J DHOLAKIA	DHARMISHTHABEN D/O PRATAPBHAI RABARI,	
39434	FA/1815/2013	12/07/2013	DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKORE BHAVANJI PRATAPJI,THAKORE REKHABEN BHAVANJI,THAKORE VISHNUJI BHAVANJI	,MR AV PRAJAPATI
39435	FA/1817/2013	12/07/2013	DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI KARSHANBHAI,	
39436	FA/1818/2013	12/07/2013	DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL NARSANGBHAI,	MR AV PRAJAPATI

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39437	FA/1819/2013	05/02/2014	AMITBHAI HIRABHAI VADODARIYA,	MR MB PARIKH	PINALBEN PRAFULBHAI MEHTA,	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA
39438	FA/1820/2013	29/08/2013	ESSEM RECREATION THROUGH PARTNER,	MR TARAK DAMANI	CHOKIDHANI RESORTS PVT. LTD,	
39439	FA/1821/2013	13/02/2014	GORDHANBHAI M JIVA - SINCE DECEASED TH. HEIRS,MUKTABEN GHORDHANBHAI BHUVA (JIVA),RAKESHBHAI GORDHANBHAI BHUVA (JIVA),NILESHBHAI GORDHANBHAI BHUVA (JIVA)	,MR ANKIT SHAH	JALDHARA TUBEWELL,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED,(MR MAULIK J SHELAT)
39440	FA/1839/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	LALSHA MALANSHA,SUBHANVALI MALANSHA OLD NAME,MAHAMMAD SIDDIK NOORMAHAMMAD DIWAN,SAHEDABIBI NOORMAHAMMAD DIWAN,SHARIFABIBI NOORMAHAMMAD DIWAN,SABINABIBI NOORMAHAMMAD DIWAN,MAHAMMAD SAEED NOORMAHAMMAD DIWAN,TOSIF MAHAMMAD SAEED DIWAN,SAMEER MAHAMMAD SAEED DIWAN,GALUBIBI MALANSHA	,MR P P MAJMUDAR
39441	FA/1840/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.	GOVERNMENT PLEADER	GANGABEN DHANJIBHAI KALABHAI PRAJAPATI,REVABEN DHANJIBHAI PRAJAPATI,PARVATIBEN DHANJIBHAI PRAJAPATI,DAHIBEN DHANJIBHAI PRAJAPATI,GOVINDBHAI DHANJIBHAI PRAJAPATI,BHAGWANBHAI DHANJIBHAI PRAJAPATI,BHIKHIBEN BHAGWANBHAI PRAJAPATI,MAHENDRABHAI BHAGWANBHAI PRAJAPATI,SAVITABEN BHAGWANBHAI PRAJAPATI,PADMABEN BHAGWANBHAI PRAJAPATI,MEENABEN BHAGWANBHAI PRAJAPATI,GOVINDBHAI DHANJIBHAI PRAJAPATI	,MR P P MAJMUDAR
39442	FA/1841/2013	01/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ICHCHHABEN SOMABHAI WD/O RANCHHODBHAI SINCE DECEASED,HASMUKHBHAI SOMABHAI SINCE DECEASED THROUGH HIS HEIRS,VASANTBHAI SOMABHAI,RAMESHBHAI SOMABHAI SINCE DECEASED THROUGH HIS HEIRS,SAROJBEN NAGEENBHAI,KIRANBHAI JESANGBHAI PATANVADIYA,GITABEN RAJUBHAI PATANVADIYA,KAPILABEN RAMESHBHAI WD\O. RAMESHBHAI SOMABHAI,KAMLESHBHAI RAMESHBHAI,GHANSHYAMBHAI RAMESHBHAI	,MR KM SHETH
39443	FA/1842/2013	11/07/2013	UNITED INDIA INSURANCE COMPANY LTD THRO' AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	SHANKARJI (SHANKARBHAI) RAVTAJI MEGHVAR,DEEPAKBHAI DAHYABHAI TARAL,SHANKARBHAI MANGALDAS PRAJAPATI,PRAVINKUMAR MANGALDAS PRAJAPATI,VIJAYSINH VAKHATSINH CHAMPAVAT	
39444	FA/1843/2013	11/07/2013	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	HEIRS OF DECD. NAJIRBHAI BHIKHABHAI MITHANI,JILUBEN BHIKHABEN MITHANI,NAZMINBANU NAJIRBHAI MITHANI THRO' GUARDIAN RESP. NO 1,HITESHBHAI SURYAKANTBHAI TANNA	
39445	FA/1847/2013	25/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE KANAJI GALAJI,	
39446	FA/1848/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE SIDHRAJJI GABHAJI,	MR AV PRAJAPATI
39447	FA/1849/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LILABEN MANGAJI,	MR AV PRAJAPATI
39448	FA/1850/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECE. THAKOR MANAJI SONAJI,	MR AV PRAJAPATI
39449	FA/1851/2013	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE RAMAJI SHANKARJI,	MR AV PRAJAPATI
39450	FA/1852/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHAMANJI KUVARJI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39451	FA/1853/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHIKHAJI JIVAJI,	MR AV PRAJAPATI
39452	FA/1854/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLA IBRAHIM HASAN UGARADHAR,HEIRS OF MOHAMAD IBRAHIM HASAN,YUNUS MOHAMAD IBRAHIM UGARADHAR,ILYAS MOHAMAD IBRAHIM UGARADHAR,AHMAD IBRAHIM HASAN UGARADHAR	,MR KM SHETH
39453	FA/1855/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHAMAD IBRAHIM HASAN DADABHAI,YUNUSBHAI MOHAMAD IBRAHIM UGARADHAR,ILYAS MOHAMAD IBRAHIM UGARADHAR	
39454	FA/1856/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AHMAD UMARJI UGARADHAR,ABDULLA AHMAD UMARJI UGARADHAR	MR KM SHETH
39455	FA/1857/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL RAHIM YUSUF VALU UGARADHAR,	MR KM SHETH
39456	FA/1858/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMAD IBRAHIM MUSA KADUJI,HASAN IBRAHIM MUSA KADUJI	,MR KM SHETH
39457	FA/1859/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMAD UMARJI AMIJI,	MR KM SHETH
39458	FA/1860/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMAD IBRAHIM HASAN UGARADHAR,	MR KM SHETH
39459	FA/1861/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HAMID AHMAD ASMAL,	MR KM SHETH
39460	FA/1862/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF YAKUB AHMAD ISA GORAJI,JENAMBEN WD/O YAKUB AHMAD ISA GORAJI,MAHAMAD YAKUBBHAI,ISMAIL YAKUBBHAI,RAHIMABEN D/O YAKUBBHAI,AYESHABEN D/O YAKUBBHAI,ZAHRABEN D/O YAKUBBHAI,SALMABEN D/O YAKUBBHAI,LATIFABEN D/O YAKUBBHAI	,MR KM SHETH
39461	FA/1863/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF YUSUF AHMED IBRAHIM UGARADHAR,NAJIRBHAI YUSUF AHMED	,MR KM SHETH
39462	FA/1864/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IMRAN USMANGANI MOHAMAD TANKARIA,INAMUL HAKK USMANGANI MOHAMAD TANKARIA	,MR KM SHETH
39463	FA/1865/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADINABEN ABDUL RAHIM HAJI UMARJI TIJORIWALA,	MR KM SHETH
39464	FA/1866/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM DADA MUSA,	MR KM SHETH
39465	FA/1867/2013	16/07/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SALIM HASAN AHMED KALA,MAHAMAD SALIM HASAN	,MR KM SHETH
39466	FA/1871/2013	21/08/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	LEGAL HEIRS OF DECD. USMANBHAI MOHMMADBHAI GHANCHI,HASINABEN USMANBHAI GHANCHI,SAMIR USMANBHAI GHANCHI,KARISHMA USMANBHAI GHANCHI,DHANANJAY DATTATRAY GAYEKWAD,SUREKHA MANGILAL SHAMSUKHA	
39467	FA/1878/2013	25/10/2013	RANJITSINH BABUBHA JADEJA,	MR. JS SADHWANI	HEIRS OF DECD. JAIDEEPBHAI BHARATBHAI CHAUHAN,SHARDABEN BHARATBHAI CHAUHAN,BHARATBHAI MANJIBHAI CHAUHAN,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,SWATIBEN NILESHBHAI PATEL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR VIBHUTI NANAVATI,MR YOGEN N PANDYA
39468	FA/1879/2013	27/08/2013	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	YASHWANTBHAI J PANDYA,KAILASH GOTMALJI VYAS,NARAYAN MOHANLAL SONI	
39469	FA/1880/2013	03/12/2013	ARVINDBHAI CHATURBHAI CHAUHAN,	MR R.K.MANSURI	CHATURBHAI VASHRAMBHAI CHAUHAN,UNITED INDIA INSURANCE CO LTD	

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39470	FA/1882/2013	16/07/2013	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	BAHADURSINH ALAIS MANGUBHAI SANGRAMJI,TINABA MANGUBHA SAMA,PRUTHVIRAJ MANGUBHA SAMA-MINOR- LEGAL HEIR OF BAHADURSINH,MOHAN JUMA MAHESHWARI,GOPAL JUMABHAI	
39471	FA/1883/2013	06/05/2014	ABRAHIM MAMAD MEMAN,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39472	FA/1884/2013	06/05/2014	HAJI ABDULLA GULMAMAD SINCE DECE. THRO.' LEGAL HEIRS,MEMAN MAMAD ABDULLA	,MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39473	FA/1885/2013	06/05/2014	HARIJAN RAJA ACHAR,	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39474	FA/1886/2013	06/05/2014	LADHA DANA HARIJAN,BHIMA DANA HARIJAN	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39475	FA/1887/2013	06/05/2014	GOVA KANA HARIJAN,BHASAR KANA HARIJAN	MR ANAND R PATEL	DEPUTY COLLECTOR NAKHATRANA,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	RULE SERVED,MR.VARUN K.PATEL
39476	FA/1888/2013	31/01/2019	OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	MOGHIBEN WD/O. JAMTAJI HIRAJI,ISHWARJI JAMATAJI,RAMAJI JAMATAJI,FATAJI JAMTAJI,JENAJI JAMTAJI,ISHWARJI JAMTAJI,RAMAJI JAMATAJI,FATAJI JAMTAJI,JENAJI JAMTAJI,THE SPECIAL LAN ACQUISITION OFFICER	,MR MK VAKHARIA
39477	FA/1889/2013	31/01/2019	OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	LAKHAJI HIRAJI,THE SPECTIAL LAND ACQUISITION OFFICER	,MR MK VAKHARIA
39478	FA/1890/2013	31/01/2019	OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	RAMJIBHAI HATHIBHAI THROUGH LEGAL HEIRS,RAMIBEN RAMJIBHAI,CHANCHIBEN RAMJIBHAI,RANCHHODBHAI RAMJIBHAI,RATIBHAI RAMJIBHAI,THE SPECIAL LAND ACQUISITION OFFICER	
39479	FA/1891/2013	31/01/2019	OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	DAHYABHAI BHALABHAI,JAYABEN DAHYABHAI,BACHUBHAI BHALABHAI THROUGH LEGAL HEIRS,BHARATBHAI BACHUBHAI,RAMESHBHAI BACHUBHAI,KAILASHBEN BACHUBHAI,JAYANTIBHAI BHALABHAI,HEIRS OF DECD. MANIBEN WD/O BHALABHAI SHANKARBHAI,THE SPECIAL LAND ACQUISITION OFFICER	,MR MK VAKHARIA
39480	FA/1892/2013	31/01/2019	OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	KAMABHAI ZAVERBHAI THROUGH LEGAL HEIRS,KHODABHAI KAMABHAI,BHUPATBHAI KAMABHAI,FULABHAI ZAVERBHAI,THE SPECIAL LAND ACQUISITION OFFICER	
39481	FA/1893/2013	31/01/2019	DY. GENERAL MANAGER ONGC LIMITED,	MR AJAY R MEHTA	HEIRS OF DECE POPATBHAI MERABHAI MAYABEN WD/O POPATBHAI MERA,RAMJIBHAI POPATBHAI BHARWAD,SANTABEN POPATBHAI BHARWAD,SPECIAL LAND ACQUISITION OFFICER	,MR MK VAKHARIA
39482	FA/1894/2013	31/01/2019	DY. GENERAL MANAGER ONGC LTD.,	MR AJAY R MEHTA	ISMAILBHAI ABDULKARIM,SPECIAL LAND ACQUISITION OFFICER	,MR MK VAKHARIA
39483	FA/1899/2013	13/06/2014	GIRISH JAGDISHBHAI PATEL,	MR ZUBIN F BHARDA	PAYALBEN HARESHBHAI PATEL,	MR HARSHADRAY A DAVE
39484	FA/1900/2013	19/11/2013	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	MAHIMABEN ISHWARBHAI GAMIT THRO' VASANTBHAI J GAMIT,KATUBEN ISHWARBHAI GAMIT (MINOR) THRO'VASANTBHAI J GAMIT,SHREEJI STONE QUARRY	NOTICE SERVED
39485	FA/1901/2013	28/02/2014	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD PREMJI LALJI SINDHAV,USHABEN PREMJI SINDHAV,MANISHA PREMJI,VIREN PREMJI,PINTU PREMJI,AJAY PREMJI,JADAVJI DEVJI GOSIA	,RULE SERVED,MR DHAVAL D VYAS

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39486	FA/1912/2013	03/03/2014	NARENDRABHAI ALIAS NARESHBHAI SHANKARBHAI RATHOD (THAKARDA),	MR JV JAPEE	GHANSHYAMBHAI DAVJIBHAI PATEL,PANKAJKUMAR KANTILAL GANDHI,NATIONAL INSURANCE COMPANY LTD.,GANPATBHAI SHANKARJI THAKARDA	
39487	FA/1917/2013	10/10/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	HEIRS OF DECD UMEDBHAI HEMRAJBHAI JAMANG,JAYESHBHAI BHIKHABHAI BAVLA,KARANSINH JETHUBHA ZALA	RULE SERVED,NANAVATI ASSOCIATES
39488	FA/1921/2013	17/07/2013	RATANSINH BHARATSINH PADHIYAR,	MR MTM HAKIM	SIKANDAR DALUBHAI MALEK,IMRAN SHABBIRHUSSAIN RATHOD,RAM GENERAL INSURANCE CO LTD	
39489	FA/1922/2013	06/12/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,JIVANSINH KUBERSINH MAKWANA	MRS VASAVDATTA BHATT	SHAKUNTALABEN KANTILAL PARMAR,KALPANABEN KANTILAL PARMAR,ALPABEN KANTILAL PARMAR- MINOR THRO' RESP. NO.1,NILESHKUMAR KANTILAL PARMAR- MINOR THRO' RESP. NO.1,KIRAN KANTIBAHI PARMAR-MINOR THRO' RESP. NO.1,MANIBEN FATESINHBHAI PARMAR,FATESINHBHAI BECHARBHAI PARMAR	MR.HIREN M MODI
39490	FA/1925/2013	27/08/2013	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	UNION OF INDIA,	MS ARCHANA U AMIN
39491	FA/1926/2013	10/08/2015	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	UNION OF INDIA,	MS ARCHANA U AMIN
39492	FA/1942/2013	19/07/2013	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHAGVANBHAI GANESHBHAI SOLANKI,BUDHABHAI SURABHAI KHODA,HEIRS OF DECD. DINESHBHAI KOLADARA,PRADIP DINESHBHAI KOLADARA-MINOR,KIRANBEN DINESHBHAI KOLADARA-MINOR,KAJALBEN DINESHBHAI KOLADARA-MINOR,PAYALBEN DINESHBHAI KOLADARA,BHAVNABEN DINESHBHAI KOLADARA MINOR,RAMESH DINESHBHAI KOLADARA MINOR,VASHUBEN SAGRAMBHAI KOLADARA	
39493	FA/1943/2013	06/05/2014	THAKKAR DHARAMSHI DEVJI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.VARUN K.PATEL
39494	FA/1944/2013	06/05/2014	SHIVJIBHAI ABJIBHAI PATEL,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,RULE SERVED,MR.VARUN K.PATEL
39495	FA/1945/2013	06/05/2014	SHIVJIBHAI ABJIBHAI PATEL,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39496	FA/1946/2013	06/05/2014	DEVJIBHAI BHANJIBHAI PATEL,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39497	FA/1947/2013	06/05/2014	RAMJI KARSHAN SINCE DECD. THRO' HEIRS,DAHYABHAI RAMJI KARSHAN,LAXMIBEN RAMJI KARSHAN,MEGHIBEN RAMJI KARSHAN,HIRABEN RAMJI KARSHAN,LILABEN RAMJI KARSHAN,DAMYANTIBEN RAMJI KARSHAN	DECEASED LITIGANT,MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	
39498	FA/1948/2013	06/05/2014	HANSRAJ VALJIBHAI PATEL,TULSIDAS VALJIBHAI PATEL	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39499	FA/1949/2013	06/05/2014	PATEL DEVSHIBHAI MAVJIBHAI THRO' POA PATEL DILIPKUMAR D.,PATEL BABUBHAI MAVJIBHAI	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39500	FA/1950/2013	06/05/2014	PATEL LAKHU LALJI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL

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39501	FA/1951/2013	06/05/2014	PATEL PETHALAL KHIMJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39502	FA/1952/2013	06/05/2014	PATEL MEGJIBHAI BHANJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39503	FA/1953/2013	06/05/2014	THAKKAR DHARAMSHI DEVJI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39504	FA/1954/2013	06/05/2014	PATEL PREMJIBHAI LADHABHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39505	FA/1955/2013	06/05/2014	PATEL BUDHILAL PREMJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39506	FA/1956/2013	08/07/2008	PATEL LALJIBHAI SHAMJIBHAI,	MR AV PRAJAPATI	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT,PATEL SHANTABEN JETHALAL	
39507	FA/1957/2013	08/07/2008	PATEL LALJIBHAI SHAMJIBHAI,	MR AV PRAJAPATI	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT,PATEL SHANTABEN JETHALAL	
39508	FA/1958/2013	06/05/2014	PATEL PREMJIBHAI LADHABHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39509	FA/1959/2013	06/05/2014	PATEL PREMJIBHAI KHIMJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39510	FA/1960/2013	08/07/2008	PATEL LALJIBHAI SHAMJIBHAI,	MR AV PRAJAPATI	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT,PATEL SHANTABEN JETHALAL	
39511	FA/1961/2013	06/05/2014	PATEL PREMJIBHAI LADHABHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39512	FA/1962/2013	06/05/2014	PATEL KHIMJIBHAI PARBATBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39513	FA/1963/2013	06/05/2014	KANJIBHAI PARBATBHAI PATEL,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39514	FA/1964/2013	06/05/2014	PATEL MEGJIBHAI BHANJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39515	FA/1965/2013	06/05/2014	PATEL DEVJIBHAI MULJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39516	FA/1967/2013	06/05/2014	PATEL MULJIBHAI KHIMJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39517	FA/1968/2013	06/05/2014	PATEL DEVJIBHAI MULJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39518	FA/1969/2013	06/05/2014	PATEL AKHAIBHAI SAVGHANBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39519	FA/1970/2013	06/05/2014	PATEL DEVSHIBHAI BHANJIBHAI,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39520	FA/1971/2013	06/05/2014	JADVJI SAVGANBHAI PATEL,	MR AV PRAJAPATI,MS ARCHANA U AMIN	DEPUTY COLLECTOR,GUJARAT MINERAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,MR.VARUN K.PATEL
39521	FA/1973/2013	03/02/2017	YUNUSBHAI HASANBHAI MEMON,	HL PATEL ADVOCATES	SHEHRIAR RUSTOM ANKLESARIA,JIMMY RUSTOM ANKLESARIA	MS AMRITA M THAKORE
39522	FA/1974/2013	02/09/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	IRFANHUSEIN HABIBBHAI IPROLIYA,SALAUDDIN HABIBBHAI IPROLIYA,NEW INDIA ASSURANCE COMPANY LIMITED,SIKANDARBHAI AHMADBHAI DADHALIYA,HEIRS OF DECD. DIPAKBHAI MANIBHAI RAVAL,REKHABEN WDO DIPAKBHAI M RAVAL,TARUNKUMAR DIPAKBHAI RAVAL- MINOR,VIVEKKUMAR DIPAKBHAI RAVAL - MINOR,KAMLABEN MANILAL RAVAL	
39523	FA/1975/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DEVENDRASINH KALUBAVA RAJ,	RULE SERVED
39524	FA/1976/2013	24/07/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	SAVITABEN WD/O RANCHHODBHAI MADHAVBHAI,	
39525	FA/1977/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	JASVANTBHAI SOMABHAI -ADMINISTRATIVE OF SOMNATH MAHADEV,	RULE SERVED
39526	FA/1978/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANSANG RAMSANG RAJ,	RULE SERVED
39527	FA/1979/2013	24/07/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BACHUBHAI UDESANG,	
39528	FA/1980/2013	24/07/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANGUBHAI BHIKHUBHAI,	
39529	FA/1982/2013	17/09/2013	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	DEVANTIBEN WD/O PANCHDEV KUSHVAH,LUVKUMAR PANCHDEV KUSHVAH,NISHUKUMARI PANCHDEV KUSHVAH,RINKIKUMARI PANCHDEV KUSHVAH,BHAVSAR GITABEN HASHMUKHBHAI	,MR KH BAXI,MR VANDAN K BAXI
39530	FA/1983/2013	01/12/2014	SHAILESHKUMAR CHUNILAL BODA,	MR UM SHASTRI	ABDUL GANI ISMAIL BODA,NARESHKUMAR HIRALALO JAIN,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MS KARUNA V RAHEVAR
39531	FA/1985/2013	17/12/2013	CHETANBHAI JIVANBHAI,	MR MANOJ SHRIMALI	RAJNIBHAI LAKHUBHAI GAGIYA,ORIENTAL INSURANCE CO.LTD,DINESHBHAI LAKHABHAI PARMAR,ORIENTAL INSURANCE CO LTD	
39532	FA/1986/2013	12/02/2014	VALBHIPUR MUNICIPALITY,	MR PREMAL R JOSHI	HEIRS OF DECD. MAHIPATBHAI MAVSANGBHAI DODIYA,MANJULABEN WD-O MAHIPATBHAI DODIYA,MAHAVIR MAHIPATBHAI DODIYA,VIKRAM MAHIPATBHAI DODIYA	
39533	FA/1987/2013	13/09/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	MADHUBEN BHARATBHAI BHARVAD,BHARATBHAI RATNABHAI BHARVAD,NARSINGBHAI MELABHAI GOHEL,ARVINDBHAI NANJIBHAI RATHOD	
39534	FA/1988/2013	13/09/2013	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	MADHUBEN BHARATBHAI BHARVAD,BHARATBHAI RATNABHAI BHARVAD,NARSINGBHAI MELABHAI GOHEL,ARVINDBHAI NANJIBHAI RATHOD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39535	FA/1993/2013	12/08/2013	ORIENTAL INSURANCE COMPANY LTD,	MR KK NAIR	RAMESHBHAI CHANDUBHAI PAGI SINCE DECD. THROUGH HEIRS,SUDABEN RAMESHBHAI PAGI- MINOR,SANJAY RAMESHBHAI PAGI- MINOR,RINKUBEN RAMESHBHAI PAGI-MINOR,CHANDUBHAI JALAMBHAI PAGI,KAMUBEN CHANDUBHAI PAGI,SADIIKBHAI AHEMADBHAI GHANCHI,YUNUSBHAI GANIBHAI MANSURI	
39536	FA/1994/2013	18/11/2013	INDIABULLS FINANCIAL SERVICES LTD THRO' AUTHORISED OFFICER,	MR TARAK DAMANI	S M TRADERS THRO' PROP,HANSHYAM ASHRIKISHAN KHANDELWAL	MR.HARDIK B SHAH,MR SANDIP M PATEL
39537	FA/1995/2013	25/10/2013	DYNAMIC SIZERS PVT LTD,	MR NARENDRA L JAIN	DAKSHIN GUJARAT VIJ COMPANY LTD,K P SHENOY	DELETED,MR DIPAK R DAVE
39538	FA/1996/2013	14/08/2013	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD PATEL JOITIBEN BHIKHABHAI,PATEL BHIKHIBHAI PURUSHOTTAM	
39539	FA/1997/2013	27/09/2013	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PARSHOTTAMBHAI BACHUBHAI BHANUSHALI,MAHARAJ TRANSPORT PVT LTD,BHULABHAI CHHIBABHAI PATEL,MANJULABEN BHULABHAI PATEL,ASHWINBHAI BHULABHAI PATEL,DIVESHBHAI BHULABHAI THROUGH BHULABHAI CHHIBABHAI PATEL	,MR.HIREN M MODI
39540	FA/2004/2013	24/07/2013	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	RAVI BHARATBHAI BHATTI,MUKESHBHAI NATHALAL JOSHI,IILIYASBHAI DADUBHAI PARMAR,HARUNBHAI KARIMBHAI PARMAR	
39541	FA/2012/2013	29/07/2013	PUSHPABEN GAMBHIRBHAI VASAVA,	MR MTM HAKIM	SUKHDEVBHAI ILYASBHAI VASAVA,KAMLESHBHAI B POSAI,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI PARSHOTTAMBHAI PADMANI	
39542	FA/2013/2013	29/07/2013	RAMILABEN RAMESHBHAI VASAVA SINCE DECD. THROUGH HEIRS,RAJNISHBHAI RAMESHBHAI VASAVA,CHHAYABEN RAMESHBHAI VASAVA,SMITABEN RAMESHBHAI VASAVA	MR MTM HAKIM	SUKHDEVBHAI ILYASBHAI VASAVA,KAMLESHBHAI B POSAI,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI PARSHOTTAMBHAI PADMANI	
39543	FA/2014/2013	29/07/2013	CHANCHALBEN DEVSINGH DINGALIYABHAI VASAVA SINCE DECD. THROUGH HEIRS,DEVSINH DINGALIYABHAI VASAVA,MITHUNBHAI DEVSINGH VASAVA,SMITABEN RAMESHBHAI VASAVA	MR MTM HAKIM	SUKHDEVBHAI ILYASBHAI VASAVA,KAMLESHBHAI B POSAI,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI PARSHOTTAMBHAI PADMANI	
39544	FA/2015/2013	29/07/2013	KOKILABEN DEVISINGHBHAI VASAVA(MINOR) SINCE DECD.,	MR MTM HAKIM	SUKHDEVBHAI ILYASBHAI VASAVA,KAMLESHBHAI B POSAI,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI PARSHOTTAMBHAI PADMANI	
39545	FA/2016/2013	29/07/2013	UMESHBHAI GAMBHIRBHAI VASAVA (MINOR) SINCE DECD.,	MR MTM HAKIM	SUKHDEVBHAI ILYASBHAI VASAVA,KAMLESHBHAI B POSAI,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI PARSHOTTAMBHAI PADMANI	
39546	FA/2017/2013	29/07/2013	ANWARBHAI SONJIBHAI VASAVA SINCE DECD.,	MR MTM HAKIM	SUKHDEVBHAI ILYASBHAI VASAVA,KAMLESHBHAI B POSAI,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI PARSHOTTAMBHAI PADMANI	
39547	FA/2021/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN CHANDUBHAI,	MR KM SHETH
39548	FA/2022/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FATESANG PRABHAT,	MR KM SHETH
39549	FA/2023/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARIFABIBI ABBAS,	MR KM SHETH
39550	FA/2024/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DULBHA RASUL,	MR KM SHETH
39551	FA/2025/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RANCHHODBHAI MAHIJIBHAI,AMBABEN WD/O RANCHHODBHAI,LAXMIBEN RANCHHODBHAI,DIPSANGBHAI RANCHHODBHAI,CHANDABEN RANCHHODBHAI,DOLATSANG RANCHHODBHAI,RAISANGBHAI RANCHHODBHAI,NAGJIBHAI RANCHHODBHAI,AMARSANG MANSANG	,MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39552	FA/2026/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VAKHATSANG,	MR KM SHETH
39553	FA/2027/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF MUSA AHMED,	MR KM SHETH
39554	FA/2028/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATBHAI SANABHAI PARMAR,	MR KM SHETH
39555	FA/2029/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEMUNABEN D/O HASAN MOHMED,	MR KM SHETH
39556	FA/2030/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	KANTIBHAI JETHIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
39557	FA/2031/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD JIVABHAI SHANKARLAL PATEL- AMRUTBHAI JIVABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39558	FA/2032/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD KHUSHAALBHAI UGARDAAS PATEL-MANIBHAI KHUSHAALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,MR TEJAS P SATTA,MR JAYESH V PATEL
39559	FA/2033/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD SHANKARBHAI MOTIBHAI PATEL- DASHRATHBHAI SHANKARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39560	FA/2034/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	NAARAAYANBHAI DEVKARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39561	FA/2035/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD PATEL HARGOVANBHAI RAAMABHAI AND PATEL GANESHBHAI HARGOVANBHAI,HARESHBHAI ISHWARBHAI PATEL,HEIR OF AMTHIBEN ISHWARBHAI PATEL AND HARESHBHAI ISHWARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39562	FA/2036/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	PRAHLAADBHAI HARIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39563	FA/2037/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	DECEASED MAFATLAAL LAKHUBHAI PATEL THRO HIS LEGAL HEIRS,SMT. LILABEN MAFATLAAL PATEL,SMT. MANJULABEN MAFATLAAL PATEL,SHRI JASVANTBHAI MAFATLAAL PATEL,SMT. PREMILABEN MAFATAAL PATEL,SPECIAL LAND ACQUISITION OFFICER	
39564	FA/2038/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD JIVRAAMBHAI SHANKARLAAL PATEL,AMRUTBHAI JIVRAAMBHAI PATEL,PRABHUBHAI SHIVRAAM PATEL,BECHARBHAI SHIVRAAM PATEL,ISHWARBHAI SHIVRAAM PATEL,PRAHLAADBHAI HARIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39565	FA/2039/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD. PATEL MANIBHAI HARGOVANDAAS AND CARETAKER,SPECIAL LAND ACQUISITION OFFICER	
39566	FA/2040/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	KAANTIBHAI SHIVRAMDAAS PATEL,SPECIAL LAND ACQUISITION OFFICER	
39567	FA/2041/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD. LAVJIBHAI KAARUBHAI PATEL PATEL,BHIKHIBEN BAABHAIDAS PATEL,MAHESHBHAI BAABHAIDAS PATEL,CHANDRAKANT BAABHAIDAS PATEL,GHANSHYAMBHAI BAABHAIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	
39568	FA/2042/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD. MAGANBHAI HARIBHAI PATEL AND CARETAKER,PATEL TRIBHOVANBHAI MAGANBHAI,PATEL MAFATLAL MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	
39569	FA/2043/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD. PATEL NAARAYANBHAI HARIBHAI AND CARETAKER,SPECIAL LAND ACQUISITION OFFICER	
39570	FA/2044/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	SOMABHAI SHANKARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39571	FA/2045/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD. AMBARAM ISHWARBHAI PATEL,SANTOKBEN AMBARAM PATEL,DASHRATHBHAI AMBARAM PATEL,GOVINDBHAI AMBARAM PATEL,BHARATBHAI AMBARAM PATEL,NARSINHBHAI AMBARAM PATEL,SPECIAL LAND ACQUISITION OFFICER	
39572	FA/2046/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD. NARSINHBHAI AMBARAM PATEL,SPECIAL LAND ACQUISITION OFFICER	
39573	FA/2047/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	CHATURBHAI MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39574	FA/2048/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	BABUBHAI KISHOREBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39575	FA/2049/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD. PATEL ISHWARBHAI SHIVRAM,SPECIAL LAND ACQUISITION OFFICER	
39576	FA/2050/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD. CHELABHAI SHANKARBHAI PATEL,HEIR OF DECD. ISHWARBHAI SHIVRAMBHAI PATEL,BABUBHAI KISHOREBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39577	FA/2051/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIR OF DECD CHELABHAI SHANKARBHAI PATEL AND PATEL DAHYABHAI CHELABHAI,HARGOVANBHAI SHANKARBHAI PATEL,RAMABHAI SHANKARBHAI PATEL,KESHAVLAL SHANKARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39578	FA/2052/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	DINESHKUMAR SOMABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39579	FA/2053/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HEIRS OF DECD NARAYANBHAI HARGOVANBHAI PATEL,PAALIBEN NARAYANBHAI PATEL,PRAKASHKUMAR NARAYANBHAI PATEL,MANOJKUMAR NARAYANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
39580	FA/2054/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	WD-O DECD PANCHAL MOHANBHAI VIRCHAND CHAMPABEN MOHANLAL PANCHAL,ARVINDBHAI PRABHUDAS PANCHAL,BHIKHABHAI NATTHUDAS PANCHAL,AMBARAM VIRCHAND PANCHAL,PRAHLADBHAI SOMABHAI PANCHAL,SPECIAL LAND ACQUISITION OFFICER	
39581	FA/2055/2013	22/06/2015	BHARAT PETROLEUM CORPORATION LIMITED.,	SINGHI & CO	HARGOVANBHAI MADHAVLAL PATEL,HEIR OF DECD. PRABHURAM MADHAVLAL PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER
39582	FA/2056/2013	26/07/2013	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AMRATBHAI BABABHAI DESAI,SODHA BHAMRABHAI UDAJI (PUROHIT),WAGHELA RAJUBHA BHAGWANSINH	
39583	FA/2057/2013	29/07/2013	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	BANNESING SAI FAL,	MR BHARAT SHAH
39584	FA/2070/2013	02/09/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PATEL RAJENDRABHAI SOMABHAI,MAHIDA RANJITSINH DIPSINH,SHAH NAIMIL ALPESHKUMAR THROUGH FATHER	
39585	FA/2077/2013	09/03/2019	ORIENTAL INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SURABHAI MAMAIYABHAI AAL (RABARI),NILESH VITHTHALBHAI USHADIYA,REKHABEN WD/O PRASHANT RAGHUNATH MAHAJAN (SALUNKE),KAMLABEN RAGHUNATH MAHAJAN,RAGHUNATH DEVRAMBHAI MAHAJAN (SALUNKE),BHARATKUMAR RAGHUNATH MAHAJAN THROUGH RAGHUNATH DEVRAMBHAI	RULE SERVED,MR.HIREN M MODI
39586	FA/2079/2013	13/07/2015	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KARANSINH SWAROOPSINH THAKOR,YUWANSINH SWAROOPSINH THAKOR,CHATRASINH SWARUPSINH THAKOR,HEIRS OF DECEASED ISWARSINH SWAROOPSINH THAKOR,SAROJBEN W/O LAXMANJI MAFAJI VAGHELA,VISHNUBEN W/O LAXMANJI HARISINH BARAD	,MR VIJAY N RAVAL,MR.KARANSINH SOLANKI

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39587	FA/2081/2013	07/08/2013	RAM GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	DECD MUKESHKUMAR JAYANTILAL SHAH THROUGH HEIRS,HARSHIDABEN WD/O MUKESHKUMAR JAYANTILAL SHAH,MITULKUMAR MUKESHBHAI SHAH,RAHUL MUKESHBHAI SHAH,RAMILABEN JYANTILAL,DECD ASHISHBHAI ARVINDBHAI DESAI THROUGH LEGAL HEIR CHHAYA,INSURANCE COMPANY,GHANSHYAMBHAI GOBARBHAI PATEL,DINESHBHAI KALURAM KHARADI,SHANKARLAL VALJIBHAI KHARADI	,MR JIGAR G GADHAVI
39588	FA/2082/2013	13/01/2014	RAMESHBHAI JIVRAMBHAI DESAI,RAJESHBHAI JIVRAMBHAI DESAI,RAJNIBHAI JIVRAMBHAI DESAI	MR BS KHATANA	JAYPRAKASH DEVKINANDAN,KHODAJI MANSANGJI THAKOR,BALDEVJI MANSANGJI THAKOR	,MR ABHAYKUMAR P SHAH
39589	FA/2088/2013	20/03/2018	HITESH PURSHOTTAM VANKAR,MINOR MITALBEN PURSHOTTAMBHAI VANKAR,MINOR GOPAL PURSHOTTAMBHAI VANKAR,KASHIBEN PURSHOTTAMBHAI VANKAR,VALJIBHAI PUNABHAI VANKAR,HIRABEN VALJIBHAI VANKAR	MR.HIREN M MODI	RAJU TERSING RATHVA,SARIFKHAN HAJIAYUBKHAN PATHAN,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED,DELETED,MR AJAY R MEHTA
39590	FA/2090/2013	22/12/2020	THE RELIANCE GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	GOPAL POLYPLAST LIMITED,RAMSHARANRAY BHULLARAY YADAV	,MR.VARUN K.PATEL
39591	FA/2091/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHREEJI SHIPING,HEIRS OF DECD HUSEN MAMADBHAI BUCHAD-FATEMABEN HUSENBHAI BUCHAD,MAMADBHAI OSMANBHAI BUCHAD,JENAMBEN MAMADBHAI BUCHAD	RULE SERVED,MR DD CHUDASAMA,MR PREMAL S RACHH
39592	FA/2097/2013	04/07/2018	PIRBHAI KHANBHAI MANSURI,ZUBEDABEN PIRBHAI MANSURI,IRFAN PIRBHAI MANSURI	MR MUKESH H RATHOD	DIVISIONAL CONTROLLER,DIVISIONAL CONTROLLER	MR GM JOSHI
39593	FA/2098/2013	11/12/2013	MAHENDRA @ MAYUR BACHUBHAI GAJERA,	MR DHARMESH R PATEL,MR. KISHAN H DAIYA	SONALBEN W-O MAHENDRA ALIAS MAYUR GAJERA,	MR.VISHAL J DAVE,MR. DIVYANG A RAMANI
39594	FA/2107/2013	05/12/2013	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	SHARDABEN NANJIBHAI PARMAR,JAYENDRASINH DHANVANTSINH CHAUHAN,DHANSINH JURSINH CHAUHAN OWNER	NOTICE SERVED
39595	FA/2108/2013	23/08/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAULJI KANABHAI CHAUHAN,SANGITABEN RAJESHBHAI AMIN,HEIRS OF DECD. RAMANBHAI KHEMABHAI PATEL,PUSHPABEN WD-O RAMANBHAI K PATEL,UNNATI RAMANBHAI PATEL,VRAJ RAMANBHAI PATEL -MINOR	
39596	FA/2111/2013	24/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDJI HAMIRJI - DECEASED,TAKHUBHA GOVINDJI,PRAVINSINH GOVINDJI,KOKILABEN GOVINDJI,JITENDRASINH GOVINDJI,POPATJI HAMIRJI	
39597	FA/2112/2013	07/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJESINH UDESINH BIHOLA,JASAVANTSINH UDESINH BIHOLA SINCE DECE. THRO.' LEGAL HEIRS,SANJANBEN WIDOW OF JASVANSINH UDESINH BIHOLA,SURAJSINH JASVANSINH BIHOLA,MUKESHSINH JASVANSINH BIHOLA,LAALSINH JASVANSINH BIHOLA,HEMTUJI ABHUJI BIHOLA SINCE DECE. THRO.' LEGAL HEIRS,SURYABA HEMTUJI BIHOLA,VIKRAMJI HEMTUJI BIHOLA,PRUBEN HEMTUJI BIHOLA,BALVEVJI ABHUJI SINCE DECE. THRO.' LEGAL HEIRS,SANJANBEN WIDOW OF BALDEVJI ABHUJI,BHIKHIBEN BALDEVJI,KANUBEN BALDEVJI	
39598	FA/2113/2013	07/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDUJI RAMAJI,BHARATSINH SATUJI BIHOLA,GITABEN SATUJI,SACHIBEN SATUJI,BHARATSINH SATUJI,KARANSINH SATUJI,GITABEN SATUJI,KARANSINH SATUJI BIHOLA	
39599	FA/2114/2013	07/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJUJI GALABJI BIHOLA,	
39600	FA/2115/2013	07/08/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPUJI MADHUJI BIHOLA,BABUJI MADHUJI BIHOLA	
39601	FA/2123/2013	25/10/2013	DEVA CHEMICALS INDIA LIMITED,	MR PRABHAKAR UPADYAY	RANCHHODBHAI HUKABHAI VAGHELA,CHAMPABEN RANCHHODBHAI VAGHELA	MR UT MISHRA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39602	FA/2125/2013	07/03/2017	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	VASHISTH VIKRAMBHAI YADAV,MANAGER, CHATURBHAI JYOTIRAM PATEL	RULE SERVED,MR MANISH S SHAH
39603	FA/2126/2013	25/10/2013	DEVA CHEMICALS INDIA LIMITED,	MR PRABHAKAR UPADYAY	INDIRABEN BANSIBHAI SHARMA WD/O BANSIBHAI SHANKERBHAI SHARMA,	MR UT MISHRA
39604	FA/2127/2013	08/08/2013	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JADABEN WD/O LAXMANBHAI NATHA-DECEASED,KHODABHAI LAXMANBHAI SOLANKI,KANUBHAI LAXMANBHAI SOLANKI,SAVITABEN MANGALBHAI SOLANKI,LALITABEN BHAGWANDAS SOLAMKI	
39605	FA/2128/2013	08/08/2013	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	NARMADABEN SHIVABHAI-DECEASED,MANGUBHAI SHIVABHAI-DECEASED,SHARDABEN MOHANBHAI,BAJUBEN MANGUBHAI,DHANIBEN MANGUBHAI WD. OF MANGUBHAI SHIVABHAI,JAYANTIBHAI MANGUBHAI,PADMABEN RAMSANG,PRAVINBHAI MANGUBHAI	
39606	FA/2129/2013	08/08/2013	SPEICAL LAND ACQ OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANGALBHAI GOPALBHAI PRAJAPATI,	MR KM SHETH
39607	FA/2131/2013	02/09/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISINGJI BALDEVJI - SINCE DECEASED TH. HEIRS,TARLIKABA HARISINGJI,DHARMENDRASINH HARISINGJI,UMESHSINH HARISINGJI,JYOTSANABA HARISINGJI,GEETABA HARISINGJI,HIRABEN WD/O BALDEVJI KUBERJI,BHANUBEN BALDEVJI,VIKRAMSINH BALDEVJI,MANILAL BAKORBHAI - SINCE DECEASED TH. HEIRS,MADHUBEN VINODKUMAR PATEL,RAMILABEN MUKESHKUMAR PATEL,RANJANBEN DILIPKUMAR PATEL,HANSABEN MUKESHKUMAR PATEL,SARLABEN VIJAYKUMAR PATEL,BEENABEN SANJAYKUMAR PATEL,GEERABEN ALPESHKUMAR PATEL	,DELETED,MR YATIN SONI
39608	FA/2132/2013	02/09/2013	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABABHAI KHENGARBHAI RABARI- - DECEASED,GAFULBHAI BABABHAI RABARI - DECEASED,AJMELBHAI BABABHAI RABARI,VITTHALBHAI GAFULBHAI RABARI,TEJABHAI GAFULBHAI RABARI,JESANGBHAI PUNJABHAI RABARI,BALDEVBHAI PUNJABHAI RABARI,JIJABEN PUNJABHAI RABARI,GITABEN PUNJABHAI RABARI,JASHIBEN WD/O MAFAT KHENGARBHAI,KAMSHIBHAI MAFATBHAI RABARI,NAGJIBHAI MAFATBHAI RABARI,MENABEN MAFATBHAI RABARI,JADUBEN MAFATBHAI RABARI,MULIBEN WD/O LALLUBHAI KHENGARBHAI,KALIBEN BY HER GUARDIAN MULIBEN,GOBARBHAI LALUBHAI RABARI,RAGHUNATH LALUBHAI RABARI,JIVABHAI LALUBHAI RABARI	,DELETED,MR YATIN SONI
39609	FA/2133/2013	08/05/2014	MAGANBHAI B SOLANKI,KANTABEN MAGANBHAI SOLANKI	MR DIPEN C SHAH	RITABEN DEEPAKBHAI SOLANKI,	MR BOMI H SETHNA
39610	FA/2134/2013	07/07/2016	GITABEN JESINGBHAI JADAV,HANSHABEN JESINGBHAI JADAV,RASILABEN JESINGBHAI JADAV,KADAVIBEN JESINGBHAI JADAV,MAMTABEN JESINGBHAI JADAV	(MR HM PRACHCHHAK)	JESINGBHAI DEVABHAI JADAV,MANIBEN JESINGBHAI JADAV,KANJIBHAI JESINGBHAI JADAV,NATHIBEN JESINGBHAI JADAV	MR MRUGEN K PUROHIT,MR PJ KANABAR,MR. BHAUMIK DHOLARIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39611	FA/2137/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. ROSHNIBEN GANGARAMBHAI RATHOD,BUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,RANGINIBEN GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,POONAMBEN GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,RISHIBHAI GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA INSURANCE COMPANY LTD,VIDHARAMBHAI GORDHANB HAI RATHOD	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR.HIREN M MODI
39612	FA/2138/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. PRADIPKUMAR GANGARAMBHAI RATHOD,BUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,RANGINIBEN GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,POONAMBEN GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,RISHIBHAI GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA INSURANCE COMPANY LTD,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED,MR.HIREN M MODI
39613	FA/2139/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. GANGARAMBHAI RAMCHARAN RATHOD,BUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,RANGINIBEN GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,POONAMBEN GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,RISHIBHAI GANGARAMBHAI RATHOD-MINOR THRO' BHUDHESHVARIBEN ALIAS VIMLABEN GANGARAM RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA INSURANCE COMPANY LTD,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED,MR.HIREN M MODI
39614	FA/2140/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	RANGINIBEN GANGADHARBHAI RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA INSURANCE COMPANY LTD,VIDHARAMBHAI GORDHANBHAI RATHOD	RULE SERVED,MR.HIREN M MODI
39615	FA/2141/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. RAJENDRASINH R. RATHOD,AJAYKUMAR RAJENDRASINH RATHOD,SHRAVANKUMAR RAJENDRASINH RATHOD,HITENDRAKUMAR REJENDRASINH RATHOD,SHUKHADEVI RAJENDRASINH RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA INSURANCE COMPANY LTD,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED
39616	FA/2142/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	RAJESHBHAI VIDHYARAMBHAI RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA INSURANCE COMPANY LTD,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED
39617	FA/2143/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	MINOR HANIBEN RAJESHBHAI VIDHYARAMBHAI RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA ASSURANCE CO. LTD.,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED
39618	FA/2144/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	RAJESH HARDAYAL RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA ASSURANCE CO. LTD.,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED

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39619	FA/2145/2013	12/12/2015	UNITED INDIA INSURANCE CO.,	(MR MAULIK J SHELAT)	RAJESHVARIBEN ALIAS RAMESHVARI RAJESHBHAI RATHOD,MR.BEGALIMAL RAMSWARUP GARG,NEW INDIA ASSURANCE CO. LTD.,VIDHARAMBHAI GORDHANBHAI RATHOD	,RULE SERVED
39620	FA/2146/2013	16/09/2013	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI HARIBHAI PATEL THROUGH LEGAL HEIRS,LAKHIBEN W/D OF NAGJIBHAI HARIBHAI,AMBALAL NAGJIBHAI,RAMANBHAI NAGJIBHAI,RASHIKABEN NAGJIBHAI,KAILASHBEN NAGJIBHAI,JYOTSANABEN NAGJIBHAI	,MR MM SAIYED
39621	FA/2152/2013	21/02/2019	CHHAGAN CHHOGAJI SONI,FENCYBEN CHHAGANLAL SONI,YASHPAL RAMESHBHAI SONI,RUCHIKA RAMESHBHAI SONI	MR.HIREN M MODI	CHAUHAN BHARAT LALSING,HITESH M PORNIKER,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MS VIDHI J BHATT
39622	FA/2155/2013	22/11/2013	INTERCONTINENTAL HOTELS GROUP-INDIA PRIVATE LIMITED,INTERCONTINENTAL HOTEL GROUP-ASIA PACIFIC PVT LTD	SINGHI & CO	SHIVA SATYA HOTELS PRIVATE LIMITED,	MR ABHISHEK M MEHTA
39623	FA/2162/2013	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ALKABEN GOVINDBHAI KUNDALIYA,AJITBHAI SAVJIBHAI MIYATRA,ANILBHAI GOVINDBHAI KUNDALIYA	RULE SERVED,MR. HEMAL SHAH
39624	FA/2164/2013	23/07/2014	SHASHIBEN BACHUBHAI RANA,	MR NILESH M SHAH	.,	
39625	FA/2182/2013	19/09/2013	ASHWINBHAI KALYANJIBHAI DABHI,	MR MEHUL S SHAH	RAVATBHAI SAMATBHAI DANGAR,NEW UNITED INDIA INSURANCE CO.	
39626	FA/2184/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEIRS OF DECD. JAGDISH NARANJI BHADRA,HETAL JAGDISHBHAI BHADRA,RAZAKBHAI AAMADBHAI MAJOTHI,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI,MR MITESH L RANGRAS,MR Y J PATEL
39627	FA/2185/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. THOBHANBHAI VALJIBHAI BARASARA,RAVESHBHAI THOBHANBHAI BARASARA,RAJESHBHAI THOBHANBHAI BARASARA,JAYSHRIBEN THOBHANBHAI BARASARA,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
39628	FA/2186/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIRS OF DECD. KANJIBHAI VALJIBHAI BARSARA,SURESHBHAI KANJIBHAI BARSARA,BALDEVBHAI KANJIBHAI BARSARA,JAYPRAKASH KANJIBHAI BARSARA,KALVIBEN VALJIBHAI BARSARA,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
39629	FA/2187/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PANKAJBHAI NAGJIBHAI BARASARA,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
39630	FA/2188/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GODAWARIBEN KANJIBHAI BARASARA,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
39631	FA/2189/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRABHABEN NAGJIBHAI BARASARA,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
39632	FA/2190/2013	12/09/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JASHUBEN W/O VASANTBHAI CHAVDA,RAZAKBHAI AAMADBHAI MAJOTHI,NATWARLAL CHHAGANLAL JOSHI,LALJIBHAI RAJNARAYAN YADAV,ORIENTAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
39633	FA/2191/2013	30/08/2013	TECNIMONT ICB PVT .LTD,	(MRS VD NANAVATI)	AFCONS INFRASTRUCTURE LTD,ONGC PETRO ADDITIONS LTD.,ENGINEERS INDIA LTD	,MR AJAY R MEHTA,NANAVATI ASSOCIATES

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39634	FA/2192/2013	16/08/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAMESHKUMARSING RAMSING RAJPUT,SAMJUBEN RAMJIBHAI PRAJAPATI	
39635	FA/2193/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	LALLUBHAI RAIJIBHAI,	RULE SERVED
39636	FA/2194/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KAPILABEN D/O MATHUR LALLUBHAI,	RULE SERVED
39637	FA/2195/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ARJUNSINH GUMANSINH,	RULE SERVED
39638	FA/2196/2013	21/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KAPILABEN BHAGWAN,	
39639	FA/2197/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	RANMALSINH JITSINH,	RULE SERVED
39640	FA/2198/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MANGUBHAI BHIKHUBHAI,	RULE SERVED
39641	FA/2199/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HEIRS OF CHHAGANBHAI @ JIVANBHAI PARSOTTAM,JASHODABEN WD/O CHHAGANBHAI @ JIVANBHAI PARSOTTAM,PRAVINABEN CHHAGANBHAI @ JIVANBHAI,URMILABEN CHHAGANBHA @ JIVANBHAI,PIYUSHBHAI CHHAGANBHAI @ JIVANBHAI,MAHESHBHAI CHHAGANBHAI @ JIVANBHAI	,RULE SERVED
39642	FA/2205/2013	04/05/2017	ORIENTAL INSURANCE COMPANY LTD,	MR UDAY R BHATT	JAMAL ISMIAL QURESHI,B DEVCHAND AND SONS (CLEARING) PRIVATE LIMITED	MR VB KUNDAN SINGH,HCLS COMMITTEE,MR MANRAJ A BAROT
39643	FA/2206/2013	22/09/2016	ASHISHBHAI BIPINCHANDRA JANI,	MR PRANAV G DESAI	BALDEVBHAI BHAGVANBHAI RABARI,	SERVED BY AFFIX. (R)
39644	FA/2207/2013	23/10/2013	MUSA IBRAHIM PATEL,SULEMAN DAOOD SIDAT	MR HARSHADRAY A DAVE	CHAMPABEN WD/O NAGARBHAI DHELIYABHAI VASAVA,LILABEN NAGARBHAI VASAVA MINOR THRO' RESP. NO.1,MUKESHBHAI NAGARBHAI VASAVA MINOR THRO' RESP . NO.1,JASHUBEN NAGARBHAI VASAVA MINOR THRO' RESP. NO.1,PRAKASHKUMAR NAGARBHAI VASAVA MINOR THRO' RESP. NO.1,UNITED INDIA INSURANCE CO LTD	,MS AMEE YAJNIK
39645	FA/2209/2013	22/08/2013	DIVISIONAL CONTROLLER (RAJKOT),	MR HARDIK C RAWAL	KAVITABEN LAXMISHANKAR RAVAL,MANISHBHAI B PANDYA,ORIENTAL INSURANCE COMPANY LTD	
39646	FA/2210/2013	22/08/2013	DIVISIONAL CONTROLLER (RAJKOT),	MR HARDIK C RAWAL	KIRANKUMAR MANILAL KANABAR,REKHABEN KIRANKUMAR KANABAR,ORIENTAL INSURANCE COMPANY LTD	
39647	FA/2211/2013	22/08/2013	DIVISIONAL CONTROLLER (KUTCH),	MR HARDIK C RAWAL	PRAVINABA HOSHIYARSINH RANA,SHAKTISINH HOSHIYARSINH RANA,MANOHARSINH HOSHIYARSINH RANA,DASHRATHSINH HOSHIYARSINH RANA,RAJESHKUMAR RAMNIKLAL PANDYA	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
39648	FA/2213/2013	13/11/2013	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	UDAMSING PRADHANSING SHIKH,BIBA KAUR,MOHMAD ARIF ISHAKBHAI PATEL	RULE SERVED,MR AMIT C NANAVATI
39649	FA/2214/2013	22/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAFAR RAHIM BHIKHA,	MR KM SHETH
39650	FA/2215/2013	22/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KASAM KAJU,	MR KM SHETH
39651	FA/2216/2013	22/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN AHMED HEIRS OF AHMED AJIM,	MR KM SHETH
39652	FA/2217/2013	22/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMED JABBAR,	MR KM SHETH
39653	FA/2218/2013	22/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTU JABBAR HABIB,	MR KM SHETH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39654	FA/2222/2013	29/09/2014	DAHYAJI SOMAJI MAKWANA SINCE DECD. THROUGH HEIRS,KAMLESHSINH DAHYAJI,MANJULABEN DAHYAJI,DIPSINH KANAJI MAKWANA	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39655	FA/2223/2013	29/09/2014	AMRUTGIRI CHIMANGIRI GOSWAMI,CHHAGANGIRI CHIMANJI GOSWAMI,LEGAL HEIRS IF BHAIJIJI MOHANJI MAKWANA,BHANUBEN BADARSANG,DIPSANG BADARSANG,JARIBEN BADARSANG,AASHABEN BADARSANG	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39656	FA/2224/2013	29/09/2014	SOMAJI KOHYAJI RATHOD,BALAJI KOHYAJI RATHOD SINCE DECD. THROUGH HEIRS,RATHOD AMARSANG BALUSANG,RATHOD SHIVSANG BALUSANG,RATHOD KAILASHBEN BALUSANG	MR KM SHETH	DEPUTY COLLECTOR LAND ACQUISITION REHABILITATIO,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39657	FA/2232/2013	26/08/2013	RABARI ISHWARBHAI LALBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39658	FA/2233/2013	26/08/2013	RABARI JESINGBHAI JETHABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39659	FA/2234/2013	26/08/2013	THAKORE GAMAJI TALAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39660	FA/2235/2013	26/08/2013	RABARI NAGJIBHAI LALLUBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39661	FA/2236/2013	26/08/2013	THAKORE DHIRAJI TASAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39662	FA/2237/2013	26/08/2013	THAKORE AMRAJI SARTANJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39663	FA/2238/2013	26/08/2013	THAKORE SHIVAJI DIWANJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39664	FA/2239/2013	26/08/2013	THAKORE MANGUBEN BABAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39665	FA/2240/2013	26/08/2013	THAKORE CHATURJI TASAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39666	FA/2241/2013	26/08/2013	THAKORE HIRAJI TASAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39667	FA/2242/2013	26/08/2013	THAKORE DHIRAJI TASAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39668	FA/2243/2013	26/08/2013	PATEL SHANKARBHAI BABALDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39669	FA/2244/2013	26/08/2013	PATEL CHELABHAI BABALDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39670	FA/2245/2013	26/08/2013	PATEL MAFATLAL NATHABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39671	FA/2246/2013	26/08/2013	PATEL GANGARAMBHAI ISHWARBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39672	FA/2247/2013	26/08/2013	PATEL MANILAL MOHANBHAI,PATEL MANIBEN BABUBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
39673	FA/2248/2013	27/02/2017	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MANAGER RAMKI INFRASTRUCTURE LTD,HEIRS OF DECD. HAKUBHAI NANJIBHAI MAKWANA,NANJIBHAI MALABHAI MAKWANA,AMARBEN NANJIBHAI MAKWANA,BABUBHAI HAKUBHAI MAKWANA-MINOR (THRO RESP NO.2),PRAVIN HAUBHAI MAKWANA-MINOR (THRO RESP NO.2)	RULE SERVED,MR SS BELSARE
39674	FA/2249/2013	24/10/2018	TUKARAM BABURAV JADAV,	MR R N GHOTRA,(MS MANSHI A MACWAN)	TULSIBHAI JAGJIVANDAS PATEL,MANAGER SOHIL INDUSTRIES,PUNAM INDUSTRIES, SUDHAKAR PUMPS- PROP. OF SHRI TULSIBHAI	MR YOGEN N PANDYA
39675	FA/2251/2013	02/07/2019	GUJARAT ELECTRICITY BOARD NOW PASCHIM GUJARAT VIJ CO LTD,	MR SP HASURKAR	VASAN NARAN AAHIR,SURESH B SORATHIYA	DELETED,MR PJ KANABAR,MR. BHAUMIK DHOLARIYA
39676	FA/2254/2013	17/09/2014	GROUP GENERAL MANAGER,	MARSHALL & ASSOCIATES	LAXMANBHAI DEVISINH JADAV,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,(MR BD KARIA)
39677	FA/2259/2013	07/09/2017	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JASHBHAI N RANA,HEIRS OF DECD. BHARATKUMAR AASHABHAI PATEL,BINDUBEN WD/O BHARATKUMAR AASHABHAI PATEL,KARTIK BHARATKUMAR PATEL,NIKITA BHARATKUMAR PATEL,SHARDABEN AASHABHAI PATEL	,RULE SERVED,MR AJAY L PANDAV
39678	FA/2260/2013	19/12/2013	DIPAL @ SHITAL W/O HARDIK NAGAR D/O HARISHKUMAR JATASHANKAR,SWERA HARDIK NAGAR- MINOR THRO' MOTHER DIPAL @ SHITAL W/O	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	HARDIK DILIPBHAI NAGAR,	MR LR PATHAN

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39679	FA/2264/2013	03/09/2013	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	K ANNADURAI KAUNDAPPA GOWDER,HEIRS OF DECD. MAHMOODBHAI VAJIRBHAI MALEK,SABERABIBI WD/O MAHMOODBHAI MALEK,FARJANABANU MAHEMOODBHAI MALEK MINOR THRO'RES.2/1-SABERABIBI,FIRDAUZ MAHEMMODBHAI MALEK MINOR THRO' RES.2/1-SABERABIBI,MAHIR MAHEMOODBHAI MALEK MINOR THRO'RES.2/1-SABERABIBI,VAJIRBHAI AMIRBHAI MALEK,KULSAMBEN VAJIRBHAI MALEK	,MR AS ASTHAVADI
39680	FA/2267/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AHMAD KADU NOOR,ABDUL RAHIM AHMAD	,MR KM SHETH
39681	FA/2268/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASAN UMAR,	MR KM SHETH
39682	FA/2269/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAHIM UMAR,SIKANDAR RAHIM	,MR KM SHETH
39683	FA/2270/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED AKBAR,	MR KM SHETH
39684	FA/2271/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HASAN PUNJA,MEHBOOB HASAN PUNJA	,MR KM SHETH
39685	FA/2272/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALIBHAI HUSAINBHAI,	MR KM SHETH
39686	FA/2273/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF GEMALSANG BHIMSANG,KASAMBHAI GEMALSANG	,MR KM SHETH
39687	FA/2274/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PIR GEBANSHA IBRAHIMSHA KARIMSHA,	MR KM SHETH
39688	FA/2275/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM RASUL,	MR KM SHETH
39689	FA/2276/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NOORBHABHAI KARIM,	MR KM SHETH
39690	FA/2277/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HUSAIN IBRAHIM,SIKANDAR RAHIM	,MR KM SHETH
39691	FA/2278/2013	30/08/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM AKBAR,	MR KM SHETH
39692	FA/2280/2013	24/02/2015	ROHINI HOUSING COMPLEX OWNERS ASSOCIATION,	MR TATTVAM K PATEL	ARVIND MILLS LIMITED THRO' K B MANKADIA,VIHAJI DHIRAJI,ISHWARJI VIHAJI,NATHAJI VIHAJI,BACHUJI DHIRAJI,DINESHG BACHUJI,LACHHIBEN D-O DHIRAJI UGRAJI,ASHWINBHAI MANILAL PATEL,SHAKRAJI AMBARAM THAKOR,SHANAJI MAFAJI THAKOR	RULE SERVED,UNSERVED EXPIRED (R),MR SHITAL R PATEL,MR SP MAJMUDAR,MR P P MAJMUDAR
39693	FA/2281/2013	24/02/2015	ROHINI HOUSING COMPLEX OWNERS ASSOCIATION,	MR TATTVAM K PATEL	ARVIND MILLS LIMITED THROUGH K B MANKADIA,SHANABHAI DEVABHAI,BHIKHABHAI DEVABHAI,RAMESHBHAI BHIKHABHAI,ASHWIN MANILAL PATEL,RANCHHODBHAI GHELABHAI DESAI,RAGHNATHBHAI VASIBHAI DESAI	RULE SERVED,SERVED BY AFFIX. (R),MR SHITAL R PATEL
39694	FA/2282/2013	24/02/2015	ROHINI HOUSING COMPLEX OWNERS ASSOCIATION,	MR TATTVAM K PATEL	ARVIND MILLS LIMITED THRO' K B MANKADIA,RAMAJI DAHYAJI,JOITIBEN WD-O DAHYAJI HEMTAJI,SHAKRAJI AMBARAM THAKORE,SHANAJI MAFAJI THAKORE	UNSERVED EXPIRED (R),MR SHITAL R PATEL,MR SP MAJMUDAR,MR P P MAJMUDAR
39695	FA/2283/2013	29/08/2013	FUTURE GENERALI INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VINODKUMAR MEGHABHAI PARMAR,HEIRS OF DECD. LAXMANBHAI MANGALBHAI KHANT,BHAVANBHAI LAXMANBHAI KHANT,SARTANBHAI LAXMANBHAI KHANT,BAHADURBHAI LAXMANBHAI KHANT	,HL PATEL ADVOCATES

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39696	FA/2284/2013	29/08/2013	NATIONAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJESHBHAI MULJIBHAI CHUDASMA,HEIRS OF DECD. UPENDRABHAI DEVJIBHAI RATHOD,RADHABEN UPENDRABHAI RATHOD,BANSI UPENDRABHAI RATHOD- MINOR THRO' RESP. 2/1,DEVJIBHAI LAVJIBHAI RATHOD,JAMNABEN DEVJIBHAI RATHOD	
39697	FA/2285/2013	25/02/2015	ROHINI HOUSING COMPLEX OWNERS ASSOCIATION,	MS ARCHANA U AMIN	ARVIND MILLS LIMITED,THAKOR SHAKRAJI KALAJI,THAKOR NAGARJI SHAKRAJI,THAKOR MANGAJI NAGARJI,THAKOR BHUPATJI NAGARJI,THAKOR POONAMJI NAGARJI,ASHWIN MANILAL PATEL,SHAKRAJI AMBAJI THAKOR,SHANAJI MAFAJI THAKOR	RULE SERVED,UNSERVED EXPIRED (R),MR SHITAL R PATEL,MR SP MAJMUDAR,MR P P MAJMUDAR
39698	FA/2286/2013	25/02/2015	ROHINI HOUSING COMPLEX OWNERS ASSOCIATION,	MS ARCHANA U AMIN	ARVIND MILLS LIMITED,RAIJIJI LAKHAJI,SOMAJI RAIJIJI,KALAJI SOMAJI-MINOR THRO' GUARDIAN SOMAJI RAIJIJI,DHANAJI SOMAJI-MINOR THRO' GUARDIAN SOMAJI RAIJIJI,CHUNTHAJI RAIJIJI,LACHHIBEN RAIJIJI LAKHAJI,SHAKRAJI AMBARAM THAKOR,SHANAJI MAFAJI THAKOR	RULE NOT RECD BACK,RULE SERVED,MR SHITAL R PATEL,MR SP MAJMUDAR,MR P P MAJMUDAR
39699	FA/2292/2013	30/08/2013	RAJUBHAI BABUBHAI DANTANI,	MR V B MALIK	DIPAKBHAI MANSINGBHAI RATHOD,UNITED INDIA INSURANCE CO LTD,RANCHHODBHAI BIJALBHAI BARIYA,NATIONAL INSURANCE CO. LTD	,MR VIBHUTI NANAVATI
39700	FA/2293/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MANIBHAI KANJIBHAI THROUGH ADMINISTRATOR CHAUDHARI NENJIBHAI SENDHABHAI,	MR AV PRAJAPATI
39701	FA/2294/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI JASHUBHAI GALBABHAI,	MR AV PRAJAPATI
39702	FA/2295/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI AMBALAL KANTIBHAI,	MR AV PRAJAPATI
39703	FA/2296/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MADHABHAI SENDHABHAI,	
39704	FA/2297/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD CHAUDHARI MANGALBHAI PUNJABHAI THROUGH HEIR CHAUDHARI BALDEVBHAI MANGALBHAI,	
39705	FA/2298/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI LAVJIBHAI KHUMABHAI,	
39706	FA/2299/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI KESHABHAI SENDHABHAI,	
39707	FA/2300/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI KESHABHAI SENDHABHAI,	
39708	FA/2301/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAMAJI JOITAJI,	
39709	FA/2302/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHHANAJI KODARJI,	
39710	FA/2303/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI RAYSANGBHAI SENDHABHAI,	
39711	FA/2304/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAMAJI SADAJI,	
39712	FA/2305/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRATAPJI JOITAJI,THAKOR CHATURJI JOITAJI,THAKOR VECHATJI BHIKHAJI THROUGH HEIRS,THAKOR JIVIBEN VECHATJI,THAKOR KALAJI VECHATJI,THAKOR JASHUJI VECHATJI,THAKOR MANUJI VECHATJI,THAKOR VINABEN VECHATJI	
39713	FA/2306/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI KANJIBHAI HATHABHAI,	

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39714	FA/2307/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANAJI SADAJI,	
39715	FA/2308/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BABUJI MANGAJI,THAKOR SHAKRIBEN BABUJI,THAKOR RAJUJI BABUJI,THAKOR NARESHJI BABUJI	
39716	FA/2309/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI SADAJI,	
39717	FA/2310/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHIKHAJI AMTHAJI THROUGH HEIR- THAKOR AMAJI BHIKHAJI AMTHAJI,	
39718	FA/2311/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI BALDEVBHAI REVABHAI,	
39719	FA/2312/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHANKARJI JENAJI THROUGH HEIRS,THAKOR KESARBEN SHANKARJI,THAKOR RAKESHJI SHANKARJI,THAKOR SHAILESHJI SHANKARJI,THAKOR SAJANBEN SHANKARJI,THAKOR MANJIBEN SJANKARJI	
39720	FA/2313/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BECHARJI NATHUJI THROUGH HEIRS,THAKOR RUPABEN LAXMANJI	
39721	FA/2314/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MADHABHAI MANGHABHAI,	
39722	FA/2315/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI BALDEVBHAI MANABHAI,	
39723	FA/2316/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI SANKUBEN WD-O. GOVABHAI MOTIBHAI,CHAUDHARI VIJAYKUMAR GOVABHAI	
39724	FA/2317/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI RAMSANGBHAI GANESHBHAI,DECD. BABUBHAI GANESHBHAI THROUGH HEIRS,CHAUDHARI MONGIBEN BABUBHAI,CHAUDHARY GHANSHYAMBHAI BABUBHAI,CHAUDHARI VIPULBHAI BABUBHAI,CHAUDHARY DILIPKUMAR BABUBHAI,CHAUDHARI SAROJBEN BABUBHAI	
39725	FA/2318/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI BALDEVBHAI SENDHABHAI,	
39726	FA/2319/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI NATHABHAI MOTIBHAI THRO HEIR AND ADMINISTRATOR,	
39727	FA/2320/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI ISHWARBHAI KANBHAI,	
39728	FA/2321/2013	02/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI PUNJABHAI CHHAGANBHAI,	
39729	FA/2322/2013	19/11/2013	SATISH NARANBHAI PATANWADIA,	MR.HIREN M MODI	MAHESH CHANDRAKANT THAKOR,JASBHAI CHATURBHAI PATEL,BAJAJ ALLIANZE GENERAL INSURANCE CO,NARANBHAI PURSHOTTAMBHAI THAKOR	,MR VIBHUTI NANAVATI
39730	FA/2323/2013	03/09/2013	DIVISIONAL CONTROLLER (GODHARA),	MR HARDIK C RAWAL	SIDDIQ ABDUL MAJID GORA,LATIFABIBI S GORA,ARVINDBHAI GORDHANBHAI MODI,ORIENTAL INSURANCE COMPANY LTD	,MR V B MALIK,MR VC THOMAS
39731	FA/2325/2013	12/01/2015	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NAVRATNAMAL HARAKHCHAND MEHTA JAIN,LADBEN NAVRATNAMAL MEHTA JAIN,RAJESHBHAI R PARMAR,J M C PROJECTS LTD	RULE NOT RECD BACK,RULE SERVED,MR.HIREN M MODI
39732	FA/2326/2013	24/06/2014	UNITED INDIA INSURANCE COMPANY LIMITED THROUGH,	MR VIBHUTI NANAVATI	YUNUSBHAI SULEMANBHAI MANSURI,HASMUKHBHAI CHHAGANBHAI NAI,ABDULRAZAK AMIBHAI MEMON	NOTICE SERVED,NOTICE UNSERVED
39733	FA/2327/2013	30/08/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MS AMEE YAJNIK	GAUTAMBHAI NATTHUBHAI PATEL ALIAS MENDPARA,MINOR ANJALI GAUTAMBHAI PATEL ALIAS MENDPARA,MINOR DARSHAKKUMAR GAUTAMBHAI PATEL ALIAS MENDPARA,SHIRISHBAHI BABUBHAI GANDHI	,MR KASHYAP R JOSHI,MR.HIREN M MODI

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39734	FA/2328/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HARSANBHAI NARSHIBHAI,EXECUTIVE ENGINEER	
39735	FA/2329/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BALDEVBHAI JADUBHAI,EXECUTIVE ENGINEER	
39736	FA/2330/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	FULJIBHAI GAFURBHAI DECD.THROUGH LRS,PANKHABEN FULJIBHAI DECD.THROUGH LRS,KODABHAI FUJIBHAI KOLI,EXECUTIVE ENGINEER	
39737	FA/2331/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	HIRJIBHAI LAKHABHAI,RANJANBEN HIRJIBHAI WD/O HIRJIBHAI LAKHABHAI,JYANTIBHAI HIRJIBHAI,KANTIBHAI HIRJIBHAI,DALSUKHBHAI HIRJIBHA,BALDEVBHAI HIRJIBHAI,KANUBEN GHARSIBHAI,RAMUBEN RAGHUBHAI,MADHUBEN JYANTIBHAI WD/P JYANTIBHAI HIRJIBHAI,MELABHAI,KANCHANBEN,JYOTSANABEN,EXECUTIVE ENGINEER	
39738	FA/2332/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	FULJIBHAI GAFURBHAI DECD.THROUGH THE LRS,PANKHABEN FULJIBHAI DECD.THROUGH THE LRS,KODABHAI FULJIBHAI,EXECUTIVE ENGINEER	
39739	FA/2333/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHIMDAN GULABSANG,EXECUTIVE ENGINEER	
39740	FA/2334/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	SHIVDAN NANUBHAI,EXECUTIVE ENGINEER	
39741	FA/2335/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	BHURABHAI MAGANBHAI DECD.THROUGH THE LRS,PURIBEN BHURABHAI WD/O DECD.BHURABHAI MAGANBHAI,HASMUKHBHAI BHURABHAI,TRIKAMBHAI BHURABHAI,BHARATBHAI BHURABHAI,JASUBHAI BHURABHAI,MADHIBEN NATUBHAI,LEELABEN KANABHAI,EXECUTIVE ENGINEER	
39742	FA/2336/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	GHANSHYAMBHAI DEVISANG DECD.THROUGH THE LRS,SONBHAI GHANSHYAMBHAI WD/O GHANSHYAMBHAI,MINOR RAJDANBHAI GHANSHYAMBHAITHROUGH HIS MOTHER,MINOR JAGRUTIBEN GHANSHYAMBHAITHROUGH HER MOTHER,EXECUTIVE ENGINEER	
39743	FA/2337/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	KAMLABEN BHIMDAN,EXECUTIVE ENGINEER	
39744	FA/2338/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	NATVARSANG JETABHAI DECD.THROUGH THE LRS,MOJUBEN NATVARSANG WD/O NATVARSANG JETABHAI,NAVALDAN NATVARSANG,JAGDISHBHAI NATAVARSANG,JANAKBEN NATVARSANG,EXECUTIVE ENGINEER	
39745	FA/2339/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	CHELUBHAI MAGANBHAI DECD.THROUGH THE LRS,TAKHUBEN WD/O CHELUBHAI MAGANBHAI,NAVGHANBHAI CHELUBHAI,HASMUKHBHAI CHELUBHAI,DILIPBHAI CHELUBHAI,KANUBEN JAYABHAI,SAVITABEN POLABHAI,LILIBEN NARSIBHAI,KANCHANBEN MANJIBHAI,EXECUTIVE ENGINEER	
39746	FA/2340/2013	30/09/2013	SPL.LAQ OFFICER,	GOVERNMENT PLEADER	POPATBHAI GAFURBHAI DECD.THROUGH THE LRS,RUPSANGBHAI,LAXMANBHAI,SAMJIBHAI,GAVRIBEN KODABHAI,SAMUBEN JAGMALBHAI,LABHUBEN AMBARAMBHAI,EXECUTIVE ENGINEER	
39747	FA/2345/2013	06/09/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	SURESHBHAI MANUBHAI CHUKODI,CHHOTABHAI HIRABHAI JOGRANA,HEIRS OF DECD MINOR MAHAMADFEJAN ILIYASBHAI CHUDESARA,ILYASBHAI DAUDBHAI CHUDESARA,NASIMBANU ILYASBHAI CHUDESARA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39748	FA/2346/2013	03/09/2013	RAJNIKANT PRATAPRAI SHUKLA,	MS KRUTI J VORA	AHMEDABAD MUNICIPAL CORPORATION THROUGH COMMISSIONER,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
39749	FA/2349/2013	28/02/2014	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	HASINABEN HASANALI BHARMAL,NAGJIBHAI LAXMANBHAI MAKWANA	RULE SERVED
39750	FA/2350/2013	28/02/2014	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	HASANBHAI MAHMADALI BHARMAL,NAGJIBHAI LAXMANBHAI MAKWANA	RULE SERVED
39751	FA/2351/2013	12/09/2013	GAGABHAI SHIVABHAI PANCHAL (DELETED SINCE DIED),DHARMIBEN GAGABHAI PANCHAL (MOTHER OF DECEASED),KAMUBEN CHANDUBHAI PANCHAL,DILIPBHAI CHANDUBHAI PANCHAL,SHILPABEN CHANDUBHAI PANCHAL,CHIRAGBHAI CHANDUBHAI PANCHAL	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAJGOR MOHANBHAI RUPABHAI,NATIONAL INSURANCE COMPANY,THAKOR BAVAJI GEMERAJI,NATIONAL INSURANCE COMPANY	,(MR MAULIK J SHELAT)
39752	FA/2353/2013	14/03/2015	SPL LAND ACQ OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	REVABEN NAHARSINHBHAI-DECEASED,VARDHABHAI BAHARSINHBHAI-DECEASED,PARSHOTTAMBHAI NAHARSINHBHAI-DECEASED,SHANTABEN RAMANBHAI PATEL,NARMADABEN SURESHBHAI PATEL-DECEASED,CHANDRAKANTBHAI NAHARSINH,MEENABEN KIRITBHAI PATEL,SAVITABEN GORDHANBHAI PATEL,LALITABEN HIRABHAI PATEL,VINODBHAI VARDHABHAI,SUSHILABEN GOVINDBHAI PATEL,MADHUBEN ASHOKBHAI PATEL,JAYABEN JENTIBHAI PATEL,AMBABEN PARSHOTTAMBHAI WD. OF PARSHOTTAMBHAI,JAYESHBHAI PARSHOTTAMBHAI,JASHWANTBHAI PARSHOTTAMBHAI,USHABEN PARSHOTTAMBHAI,SURESHBHAI SHANTILAL PATEL,PRADIPBHAI SURESHBHAI,PARESHBHAI SURESHBHAI,ILABEN SURESHBHAI PATEL,PARSHOTTAM NAHARSINHBHAI-DECEASED,AMBABEN PARSHOTTAMBHAI WD. OF PARSHOTTAMBHAI,JAYESHBHAI PARSHOTTAMBHAI,JASHWANTBHAI PARSHOTTAMBHAI,USHABEN PARSHOTTAMBHAI,CHANDRAKANT NAHARSINHBHAI,HEIRS OF VARADHHBHAI NAHARSINHBHAI-DECEASED,SAVITABEN GORDHANBHAI PATEL,LALITABEN HIRABHAI PATEL,VINODBHAI VARADHBHAI,SUSHILABEN GOVINDBHAI PATEL,MADHUBEN ASHOKBHAI PATEL,JAYABEN JENTIBHAI PATEL	
39753	FA/2354/2013	14/03/2015	SPL LAND ACQ OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	HEIRS OF AMANA MOHMAD IBRAHIM, SULEMAN MOHMAD IBRAHIM,HASAN MOHMAD IBRAHIM SINCE DECE. THRO.' L/H.,BIBIBEN HASANBHAI,IBRAHIMBHAI HASANBHAI,MUSTAKBHAI HASANBHAI,FATMABEN MOHAMADBHAI,JUBEDBEN MUSTAKBHAI,MARYAMBEN IBRAHIMBHAI,ISMAIL MOHMAD IBRAHIM SINCE DECE. THRO.' L/H.,HURIBEN ISMAILBHAI,MARYAMBEN ISMAILBHAI,MEHRUNBEN DAWOODBHAI GHATIYA,NAJMABEN JALALBHAI GHATIYA,ZARINABEN GANIBHAI JARIWALA,ALIBHAI ISMAILBHAI,RAHIMBHAI ISMAILBHAI,SLAIMBHAI ISMAILBHAI,ADAM MOHMAD IBRAHIM SINCE DECETHRO.' L/H.,RASHIDABEN ADAMBHAI,SABBIRBHAI ADAMBHAI,MUBARAKBHAI ADAMBHAI,FARUKHBHAI ADAMBHAI,YAKUB MOHMAD IBRAHIM	,DELETED,MR P P MAJMUDAR
39754	FA/2355/2013	14/03/2015	SPL LAND ACQ OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PUNJARI OF LALJI MAHARAJ, JAGDISCHANDRA RAMNARAYANDAS.,	MR P P MAJMUDAR
39755	FA/2356/2013	14/03/2015	SPL LAND ACQ OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	BHASKAR RAMANBHAI MOHANBHAI,	MR P P MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39756	FA/2357/2013	14/03/2015	SPL LAND ACQ OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	AHMAD ALI IBRAHIM,IBRAHIMBHAI AHMAD ALI,GAFURBHAI AHMAD ALI,RUSTAMBHAI AHMAD ALI,BISMILLAHBEN GAFURMAHAMMAD SALAT,AMINABEN ABDUL MAHAMAD SHAIKH,BASIRBHAI AHMAD ALI SINCE DECED,ZARINABEN BASIRBHAI,HAZMINA BASIRBHAI,MAHMADHUSEIN BASIRBHAI,MAHMADHUSEIN BASIRBHAI	
39757	FA/2358/2013	08/07/2019	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	DECD. PRADIPBHAI DAYALAL PANDYA,SAROJBEN PRADIPBHAI PANDYA,HIRENKUMAR PRADIPBHAI PANDYA,PUSHPABEN DAYALAL PANDYA,ORIENTAL INSURANCE CO LTD,PRAKASHBHAI MOHANBHAI PATEL,ORIENTAL INSURANCE CO	,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR.HIREN M MODI
39758	FA/2370/2013	04/09/2013	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	DHULABHAI METHABHAI PATEL,GEETABEN DHULABHAI PATEL,ASHOKBHAI KANTIBHAI PATEL,NATWARLAL RANCHHODBHAI GURJAR	
39759	FA/2371/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI ISHVARBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES
39760	FA/2372/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PURIBEN RANCHHODBHAI,	
39761	FA/2373/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI ISHWERBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES
39762	FA/2374/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVLAL CHATURDAS,PATEL CHUNILAL CHATURDAS,PATEL BABULAL CHATURDAS,PATEL VITTHALBHAI CHATURDAS,PATEL JYOTIBEN CHATURDAS	,HL PATEL ADVOCATES
39763	FA/2375/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVLAL CHATURDAS,PATEL CHUNILAL CHATURDAS,PATEL BABULAL CHATURDAS,PATEL VITHHALBHAI CHATURDAS,PATEL JYOTIBEN CHATURDAS	,HL PATEL ADVOCATES
39764	FA/2376/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHKUMAR TRIBHOVANDAS,PATEL KHODABHAI TRIBHOVANDAS,PATEL BHIKHABHAI ISHWERBHAI,PATEL NITINCHANDRA BHIKHABHAI,PATEL KHEMCHANDBHAI NAROTTAMBHAI,PATEL MAHENDRAKUMAR NAROTTAMBHAI,PATEL KANUBHAI SHANKERBHAI,PATEL DASHRATBHAI SHANKERBNHAI,PATEL GANGARAM JORDAS,PATEL AMRUTLAL RANCHHODDAS,PATEL JAYANTIBHAI SOMABHAI,PATEL KASHIBEN AMBARAM,SUBHADRABEN PRAVINBHAI PATEL,PATEL AMRITABEN PRAVINBHAI,PATEL VIRENKUMAR PRAVINBHAI,PATEL ANANDKUMAR PRAVINBHAI,HEIRS OF DECD.PATEL AMRATBHAI MORARDAS,PATEL SUBHADRABEN AMRATLAL,PATEL BHIKHABHAI AMRATBHAI,PATEL MAHESHBHAI AMRATBHAI,PATEL RAJENDRABHAI AMRATBHAI	,HL PATEL ADVOCATES
39765	FA/2377/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SUBHADRABEN PRAVINBHAI,PATEL DASHRATBHAI SHANKERLAL,PATEL ASHOKBHAI HSANKERLAL,PATEL MAHESHBHAI SHANKERLAL	,HL PATEL ADVOCATES
39766	FA/2378/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHOGILAL TRIBHOVANDAS,PATEL CHIMANLAL TRIBHOVANDAS,PATEL VINUBHAI TRIBHOVANDAS,PATEL JIGNESHBHAI CHIMANLAL,PATEL HETALBEN CHIMANLAL	,HL PATEL ADVOCATES
39767	FA/2379/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAYI BHIKHABHAI KESHAVLAL,	HL PATEL ADVOCATES
39768	FA/2380/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LAXMANBHAI ISHVARBHAI,PATEL HARESHBHAI ISHWERBHAI	HL PATEL ADVOCATES
39769	FA/2381/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI MOHANBHAI,PATEL CHHAGANBHAI MOHANBHAI,PATEL PARSHOTTAMBHAI MOHANBHAI	HL PATEL ADVOCATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39770	FA/2382/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI MOHANLAL,PATEL CHHAGANBHAI MOHANBHAI,PATEL PARSHOTTAMBHAI MOHANBHAHI	HL PATEL ADVOCATES
39771	FA/2383/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPKUMAR NATVARLAL,	HL PATEL ADVOCATES
39772	FA/2384/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI MADHAVLAL,	HL PATEL ADVOCATES
39773	FA/2385/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATLAL MADHAVLAL,	HL PATEL ADVOCATES
39774	FA/2386/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL VASTARAM PARSHOTTAMDAS,PATEL AMBABEN VASTARAM,PATEL BABUBHAI VASTARAM,PATEL RAMILABEN VASTARAM,PATEL MAHESHBHAI VASTARAM	,HL PATEL ADVOCATES
39775	FA/2387/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL PARSHOTTAMDAS,	HL PATEL ADVOCATES
39776	FA/2388/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI PARSHOTTAMDAS,	HL PATEL ADVOCATES
39777	FA/2389/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRAGAURI UTTAMLAL,	HL PATEL ADVOCATES
39778	FA/2390/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRAGAURI UTTAMLAL,	HL PATEL ADVOCATES
39779	FA/2391/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL PRAHLADBHAI AMBARAM,PATEL REVABEN PRAHALADBHAI,PATEL JITENDRAKUMAR PRAHALADBHAI,HEIRS OF DECD. PATEL AMRATBHAI AMBARAM,PATEL KANKUBEN AMRATBHAI,PATEL RAJNIKANT AMARTABHAI,PATEL MADHUBEN AMRATBHAI,PATEL USHABEN AMRATBHAI	,HL PATEL ADVOCATES
39780	FA/2392/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL PRAHALADBHAI AMBARAM,PATEL REVABEN PRAHALADBHAI,PATEL JITENDRAKUMAR PRAHALADBHAI,HEIRS OF DECD. PATEL AMRATBHAI AMBARAM,PATEL RAMESHBHAI TRIBHOVANDAS,PATEL KANKUBEN AMRATBHAI,PATEL RAJNIKANT AMRATBHAI,PATEL MADHUBEN AMRATBHAI,PATEL USHABEN AMRATBHAI	,HL PATEL ADVOCATES
39781	FA/2393/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI MANILAL,	HL PATEL ADVOCATES
39782	FA/2394/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI GANGARAM,PATEL PARESHBHAI BABULAL,PATEL HARESHKMAR BABULAL	,HL PATEL ADVOCATES
39783	FA/2395/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI LILABHAI,	HL PATEL ADVOCATES
39784	FA/2396/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAIBEN KESHAVLAL,PATEL JAYANTIBHAI KESHAVLAL,PATEL VISHNUBHAI KESHAVLAL,PATEL UTTAMBHAI KESHAVLAL,PATEL HASMUKHBHAI KESHAVLAL	,HL PATEL ADVOCATES
39785	FA/2397/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI AMBALAL,	HL PATEL ADVOCATES
39786	FA/2398/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL HIRABEN GANGARAM,PATEL BHAGVATIBEN GANGARAM,PATEL NAVINBHAI GANGARAM,PATEL VINODBHAI GANGARAM	,HL PATEL ADVOCATES
39787	FA/2399/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATANBEN BABULAL,PATEL URMILABEN BABULAL,PATEL KETANBHAI BABULAL	,HL PATEL ADVOCATES

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39788	FA/2400/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTABEN MANILAL,PATEL RAMESHBHAI MANILAL,HEIRS OF DECD. PATEL BHANUBHAI,PATEL LAXMIBEN BHANUBHAI,PATEL KHUSHBUBEN BHANUBHAI,PATEL PRIYABEN BHANUBHAI,PATEL MITBHAI BHANUBHAI,PATEL ARVINDBHAI MANILAL,PATEL SUBHADRABN MANILAL,PATEL SUSHILABEN MANILAL,PATEL SAVITABEN MANILAL	,HL PATEL ADVOCATES
39789	FA/2401/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. SHANTILAL KHEMCHANDBHAI,PATEL CHANDRAKANT SHANTILAL	,HL PATEL ADVOCATES
39790	FA/2402/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SANJAYKUMAR KANTILAL,PATEL GOVINDBHAI KANTILAL	HL PATEL ADVOCATES
39791	FA/2403/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL PRAHALADBHAI RANCHHODBHAI,PATEL KANTABEN PRAHALADBHAI,PATEL BHARATBHAI PRAHALADBHAI,PATEL SHARMISTHABEN PRAHALADBHAI,PATEL NARENDRAKUMAR PRAHALADBHAI,PATEL AMRUTBHAI RANCHHODBHAI	,HL PATEL ADVOCATES
39792	FA/2404/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL PRAHALADBHAI RANCHHODBHAI,PATEL KANTABEN PRAHALADBHAI,PATEL BHARATBHAI PRAHALADBHAI,PATEL SHARMISTHABEN PRAHALADBHAI,PATEL NARENDRAKUMAR PRAHALADBHAI,PATEL AMRUTBHAI RANCHHODBHAI	,HL PATEL ADVOCATES
39793	FA/2405/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL MANILAL AMBARAM,SHANTABEN MANILAL,PATEL MANJULABEN MANILAL,PATEL SUBHADRABEN MANILAL,PATEL JYOTSNABEN MANILAL,PATEL ASHABEN MANILAL,PATEL MITESHKUMAR MANILAL	,HL PATEL ADVOCATES
39794	FA/2406/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL MANILAL AMBARAM,SHANTABEN MANILAL,PATEL MANJULABEN MANILAL,PATEL SUBHADRABEN MANILAL,PATEL JYOTSNABEN MANILAL,PATEL ASHABEN MANILAL,PATEL MITESHKUMAR MANILAL	,HL PATEL ADVOCATES
39795	FA/2407/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL ISHVERLAL,PATEL DASHARATHBHAI ISHVERLAL	HL PATEL ADVOCATES
39796	FA/2408/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHARDABEN PRAHALADBHAI,PATEL SURESHKUMAR PRAHALADBHAI,PATEL DINESHKUMAR PRAHALADBHAI,PATEL KAMLESHKUMAR PRAHALADBHAI,PATEL MAHESHKUMAR PRAHALADBHAI,PATEL ALPESHKUMAR PRAHALADBHAI	,HL PATEL ADVOCATES
39797	FA/2409/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI HARGOVANBHAI,	HL PATEL ADVOCATES
39798	FA/2410/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJUBHAI TRIBHOVANDAS,PATEL PARESHBHAI TRIBHOVANDAS	HL PATEL ADVOCATES
39799	FA/2411/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI HARGOVANBHAI,	HL PATEL ADVOCATES
39800	FA/2412/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBEN MOHANBHAI,PATEL HARSHADKUMAR MOHANBHAI,PATEL ARVINDKUMAR MOHANBHAI	HL PATEL ADVOCATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39801	FA/2413/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD, PATEL NAROTTAMBHAI MANGALDAS,PATEL SHANTABEN NAROTTAMBHAI,PATEL NARMADABEN NAROTTAMBHAI,PATEL LILABEN NAROTTAMBHAI,HEIRS OF DECD. PATEL MANILAL MANGALDAS,PATEL DIVALIBEN MANILAL,PATEL SHANTILAL MANILAL,PATEL HASUMATIBEN MANILAL,PATEL SAVITABEN MANILAL,PATEL SUREKHABEN MANILAL,PATEL KASHIRAM MANGALDAS,PATEL VITTHALBHAI MANGALDAS,PATEL KESHAVLAL MANGALDAS,PATEL JAYANTIBHAI SHANKERLAL,PATEL SURESHBHAI SHANKERLAL,PATEL MANIBEN SHANKERLAL,PATEL HANSABEN SHANKERLAL,PATEL MANGUBEN SHANERLAL	,HL PATEL ADVOCATES
39802	FA/2414/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. NAROTTAMBHAI MANGALDAS,PATEL SHANTABEN NAROTTAMBHAI,PATEL NARMADABEN NAROTTAMBHAI,PATEL LILABEN NAROTTAMBHAI,HEIRS OF DECD. PATEL MANILAL MANGALDAS,PATEL DIVALIBEN MANILAL,PATEL SHANTILAL MANILAL,PATEL HASUMATIBEN MANILAL,PATEL SAVITABEN MANILAL,PATEL SUREKHABEN MANILAL,PATEL KASHIRAM MANGALDAS,PATEL VITTHALBHAI MANGALDAS,PATEL KESHAVLAL MANGALDAS,PATEL JAYANTIBAHI SHANKERLAL,PATEL SURESHBHAI SHANKERLAL,PATEL MANIBEN SHANKERLAL,PATEL HANSABEN SHANKERLAL,PATEL MANGUBEN SHANKERLAL	,HL PATEL ADVOCATES
39803	FA/2415/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBAHI SHAMBHUBHAI,PATEL PRAHALADBHAI SHMBHUBHAI,HEIRS OF DECD. PATEL AMRATBHAI PRABHUDAS,PATEL RAIBEN AMRUTLAL,PATEL SURESHKUMAR AMRUTLAL,Blank Name,PATEL VASANTIBEN MAHESHKUMAR,PATEL PAL MAHESHKUMAR,PATEL ASHMI MAHESHKUMAR,PATEL RAMESHBHAI PRABHUDAS	,HL PATEL ADVOCATES
39804	FA/2416/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IKBAL RAJMAHMAD BADU,	HL PATEL ADVOCATES
39805	FA/2417/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI ISHVERBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES
39806	FA/2418/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI ISHVERBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES
39807	FA/2419/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI ISHVERBHAI,PATEL NITINKUMAR BHIKHABHAI	HL PATEL ADVOCATES
39808	FA/2420/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IKBAL RAJMAHMMAD BADU,AKBARBHAI NATHUBHAI SHAIKH	,HL PATEL ADVOCATES
39809	FA/2421/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASTARAM PRABHUDAS,HEIRS OF DECD. TULSIDAS BHAICHANDDAS,PATEL PURUSHOTTAMBHAI TULSIDAS,PATEL AMRUTLAL AMBALAL,PATEL CHIMANLAL PRABHUDAS	,HL PATEL ADVOCATES
39810	FA/2422/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL MAFATLAL BECHARDAS,PATEL NAVINBHAI MAFATLAL,PATEL SOMABHAI MAFATLAL,PATEL KANUBHAI MAFATLAL,PATEL AMRUTBHAI MAFATLAL,PATEL PRAVINBHAI MAFATLAL,PATEL VINUBHAI MAFATLAL,PATEL NARANBHAI SHANKERLAL,PATEL BABALDAS KANJIDAS	,HL PATEL ADVOCATES
39811	FA/2423/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVLAL JOITARAM,PATEL KANTILAL JOITARAM	HL PATEL ADVOCATES
39812	FA/2424/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL PURNIMABEN JITENDRABHAI,RAVAL URMILABEN NAVINCHANDRA,RAVAL SUCHITABEN BADRISHKUMAR	HL PATEL ADVOCATES

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39813	FA/2425/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI GOPALBHAI,PATEL HIRABEN GOPALBHAI,PATEL MAFATLAL GOPALBHAI,PATEL AMRUTBHAI GOPALBHAI,PATEL KANUBHAI GOPALBHAI,PATEL BHARATBHAI GOPALBHAI,PATEL KOKILABEN MANUBHAI,PATEL MUKESHBHAI GOPALBHAI,PATEL MADHUBEN GOPALBHAI	,HL PATEL ADVOCATES
39814	FA/2426/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL JAYANTIBHAI MOHANBHAI,PATEL SAROJBEN JAYANTILAL,PATEL SANJAYKUMAR JAYANTIBHAI,PATEL ALPESHBHAI JAYANTIBHAI,PATEL KULDIP JAYANTIBHAI	,HL PATEL ADVOCATES
39815	FA/2427/2013	10/09/2013	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. AMBALAL ISHVERDAS,PATEL NAVINCHANDRA AMBALAL,PATEL CHANDRAKANT AMBALAL,PATEL NATVARBHAI HARIBHAI,PATEL BABUBHAI HARIBHAI,PATEL MIRATBEN CHANDUBHAI,PATEL AMBABEN HARIBHAI	,HL PATEL ADVOCATES
39816	FA/2433/2013	27/03/2017	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	DAMOR MANABHAI LAKHABHAI-DECEASED THRO HIS HEIRS,DAMOR LAXMANBHAI MANABHAI-DECEASED THRO HIS HEIRS,DAMOR ZHALUBHAI MANABHAI,DAMOR AMRABHAI MANABHAI-DECEASED THRO HIS HEIRS,DAMOR CHAMPABEN PUJABHAI,DAMOR RATANBEN WD. OF LAXMANBHAI,DAMOR MANJULABEN LAXMANBHAI,DAMOR MAHESHBHAI AMRABHAI,DAMOR LALABHAI AMRABHAI,DAMORKALIBEN WD OF AMRABHAI	,RULE SERVED,MR VIJAY N RAVAL
39817	FA/2434/2013	06/12/2014	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABSANG DADABHAI THROUGH LEGAL HEIRS,SINDHA BHAGVANSANG @ BHIKHUBHAI GALABSANG,SINDHA ARVINDBHAI GALABSANG,SINDHA RAJENDRASINH GALABSANG,BALUBEN WD/O GALABSANG DADABHAI,JANAKBEN GALABSANG,KANUBEN GALABSANG,TEJALBEN GALABSANG,MANUBEN GALABSANG	,DELETED,MR MM SAIYED
39818	FA/2436/2013	10/09/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL ISHVARLAL MADHAVLAL-DECEASED,PASHIBEN WD. OF ISHVARLAL MADHAVLAL PATEL,BHANUBEN ISHVARLAL PATEL,BHUPENDRABHAI ISHVARLAL PATEL,ARVINDBHAI ISHVARLAL PATEL,SUSHILABEN ISHVARLAL PATEL	
39819	FA/2437/2013	10/09/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECEASED PATEL AMBALAL MADHAVLAL, KANTIBHAI AMBALAL,KANTABEN WD. OF KANTIBHAI AMBALAL PATEL,MAHESHBHAI KANTIBHAI PATEL,BIPINBHAI KANTIBHAI PATEL,HANSABEN KANTIBHAI PATEL,JAYANTIBHAI AMBALA-DECEASED,SHARDABEN JAYANTIBHAI PATEL,CHIRAGKUMAR JAYANTIBHAI PATEL,JAYSHREEBEN JAYANTIBHAI PATEL,NATUBHAI AMBALAL	,DELETED
39820	FA/2438/2013	10/09/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HEIRS OF PATEL SHANKARLAL JOITARAM,PATEL RAIBEN SHANKARLAL-DECEASED,PATEL KANTABEN SHANKARLAL,PATEL MENABEN SHANKARLAL,PATEL BALCHANDBHAI SHANKARLAL,KANTABEN SHANKARLAL PATEL,MENABEN SHANKARLAL PATEL,BALCHANDBHAI SHANKARLAL PATEL	
39821	FA/2439/2013	10/09/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MANUBHAI ISHVARLAL,PATEL KANUBHAI ISHVARLAL,H/O DECD. PATEL DASHRATHBHAI ISHVARLAL,PATEL SAVITABEN DASHRATHBHAI,PATEL AMITBHAI DASHRATHBHAI,PATEL BIJALBHAI DASHRATHBHAI	,MR TEJAS P SATTA,MR JAYESH V PATEL
39822	FA/2441/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI MADHAVBHAI,	MR KM SHETH
39823	FA/2442/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI GAMGARAM,	MR KM SHETH

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39824	FA/2443/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG DAHYABHAI,	MR KM SHETH
39825	FA/2444/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI BHIKHABHAI,	MR KM SHETH
39826	FA/2445/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESHBHAI BHAILAL,	MR KM SHETH
39827	FA/2446/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI DEVJIBHAI PARMAR,	MR KM SHETH
39828	FA/2447/2013	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	NANDKUMAR SUNDARAM MUDLIYAR,RAMESHBHAI CHAHURBHAI PARMAR,ISHVARBHAI HARIBHAI DESAI,IFFCO TOKIYO GENERAL INSURANCE CO LTD	,RULE SERVED,MR. ALKESH N SHAH
39829	FA/2448/2013	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	KALPANABEN NANDKUMAR MUDLIYAR,RAMESHBHAI CHAHURBHAI PARMAR,ISHVARBHAI HARIBHAI DESAI,IFFCO TOKIYO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR. ALKESH N SHAH
39830	FA/2449/2013	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	SANJAY NANDKUMAR MUDLIYAR,RAMESHBHAI CHAHURBHAI PARMAR,ISHVARBHAI HARIBHAI DESAI,IFFCO TOKIYO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR. ALKESH N SHAH
39831	FA/2465/2013	15/09/2014	DIWAN AHEMADSHA BISMILLA,	MR SP MAJMUDAR,MR P P MAJMUDAR	ZAVERBHAI JETHABHAI PATEL,ASHABEN ASMALBHAI VANIYAWALA,URABEN ASMALBHAI VANIYAWALA,AMINABEN FAKIRABHAI VANIYAWALA,FATEMABEN ASMALBHAI VANIYAWALA,MANABEN FAKIRABHAI VANIYAWALA,MOHSHINBHAI FAKIRABHAI VANIYAWALA,MADINABEN ASMALBHAI VANIYAWALA,JEBUNBEN ASMALBHAI VANIYAWALA	,UNSERVED EXPIRED (N), (MR PRAFUL J BHATT), (MR RS PANJWANI)
39832	FA/2466/2013	21/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	OSMAN NURMAMAD JUNEJA,VIPUL KHARASHANKAR GOR,KHIRUBHA PREMSANGJI RATHOD,DEVJI JADAVJI PATEL,SALIMBHAI ABDULLA KHATRI,MUSTAK SALIMBHAI KHATRI,SAMINA SALIMBHAI KHATRI	
39833	FA/2467/2013	11/09/2013	ANIRUDDHSINH BAHADURSINH VAGHELA,	MR CHIRAG B PATEL	CENTRAL BANK OF INDIA THROUGH MANAGER,	
39834	FA/2470/2013	09/09/2017	BABSANG FETAHSANG BAJUSANG CHAUHAN,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39835	FA/2471/2013	09/09/2017	CHETANSINH GULABSINH ZALA,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
39836	FA/2472/2013	09/12/2013	GHANSHYAMBHAI GOBARBHAI SINCE DECD. THROUGH HEIRS,JAGRUTIBEN GHANSHYAMBHAI,GOPIBEN GHANSHYAMBHAI-MINOR,HIRAL @ ARADHNA GHANSHYAMBHAI- MINOR,SAGAR GHANSHYAMBHAI- MINOR,CHAMPABEN GOBARBHAI	MR BM MANGUKIYA,MS BELA A PRAJAPATI	STATE OF GUJARAT,SECRETARY- HEALTH AND FAMILY WELFARE DEPTT.,GUJARAT WATER SUPPLY SEWERAGE BOARD,GUJARAT WATER INFRASTRUCTURE LIMITED,ESSAR PROJECT LIMITED,R S SISODIYA	
39837	FA/2477/2013	22/10/2013	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANGALBHAI ZENABHAI SODHA,KADARKHAN MOHMAD MANSURI,JIGNESH KIRITKUMAR SADHU	
39838	FA/2478/2013	13/09/2013	RAMESH BACHUBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39839	FA/2479/2013	13/09/2013	GONDABHAI BACHUBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39840	FA/2480/2013	13/09/2013	KALABHAI DAHYABHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39841	FA/2481/2013	13/09/2013	MUKESHBHAI HARJIVAN BHANDERI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39842	FA/2482/2013	13/09/2013	DEVJIBHAI JETHABHAI BHANDERI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39843	FA/2483/2013	13/09/2013	PARVATIBEN KHIMABHAI BHANDERI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	

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39844	FA/2484/2013	13/09/2013	GORDHANBHAI NATHABHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39845	FA/2485/2013	13/09/2013	HARJIVANBHAI JETHABHAI BHANDERI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39846	FA/2486/2013	13/09/2013	MANSUKHBHAI RAVJIBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39847	FA/2487/2013	13/09/2013	LEGAL HEIRS OF DECD TAPUBHAI MANJIBHAI SAVALIA,JATIBEN TAPUBEN,CHOTHIBEN D/O TAPUBHAI,PANCHIBEN D/O TAPUBHAI,DAMJIBHAI TAPUBHAI,SAVITABEN D/O TAPUBHAI,DAYABEN D/O. TAPUBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39848	FA/2488/2013	13/09/2013	LEGAL HEIRS OF DECD TAPUBHAI MANJIBHAI SAVALIA,JATIBEN TAPUBEN DAUGHTER,CHOTHIBEN D/O TAPUBHAI,PANCHIBEN D/O TAPUBHAI,DAMJIBHAI TAPUBHAI,SAVITABEN D/O TAPUBHAI,DAYABEN D/O TAPUBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39849	FA/2489/2013	13/09/2013	GOPALBHAI RANCHHODBHAI PATEL,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39850	FA/2490/2013	13/09/2013	SHANTABEN GORDHANBHAI DUDHAGARA,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39851	FA/2491/2013	13/09/2013	GORDHANBHAI VELJIBHAI DUDHAGRA,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39852	FA/2492/2013	13/09/2013	DHIRAJBHAI MOHANBHAI VIRANI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39853	FA/2493/2013	13/09/2013	MEGHJIBHAI R VIRANI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39854	FA/2494/2013	13/09/2013	CHANDUBHAI MOHANBHAI VIRANI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39855	FA/2495/2013	13/09/2013	VALLABHABHAI POPATBHAI PATEL SINCE DECD THROUGH HEIRS,BHIKHUBHAI VALLABHBHAI,PRAKASH VALLABHBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39856	FA/2496/2013	13/09/2013	DAYABEN CHHAGANBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39857	FA/2497/2013	13/09/2013	LEGAL HEIRS DECD MANIBEN DEVJIBHAI,SHAMJIBHAI DEVJIBHAI CHANGANI,CHHAGANBHAI DEVJIBHAI CHANGANI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39858	FA/2498/2013	13/09/2013	SAVITABEN MOHANBHAI,GANESHBHAI MOHANBHAI CHANGANI,NARSINH MOHANBHAI CHANGANI,BHANJIBHAI MOHANBHAI CHANGANI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39859	FA/2499/2013	13/09/2013	LAXMANBHAI JETHABHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39860	FA/2500/2013	13/09/2013	NAGJIBHAI MOHANBHAI,NIRMALABEN WD/O NAGJIBHAI MOHANBHAI,PINTUBEN D/O NAGJIBHAI MOHANBHAI,RAVIBHAI NAGJIBHAI,VISHAIBHAI NAGJIBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39861	FA/2501/2013	13/09/2013	HANSRAJBHAI MOHANBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39862	FA/2502/2013	13/09/2013	PUNJABHAI MOHANBHAI VARANI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39863	FA/2503/2013	13/09/2013	HARJIBHAI JETHABHAI BHANDERI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39864	FA/2504/2013	13/09/2013	VIJAYBHAI BACHUBHAI,RANJANBEN WD/O VIJAY BACHUBHAI,SANDIPBHAI VIJAYBHAI,VIRAL VIJAYBHAI,NILAMBEN D/O VIJAYBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39865	FA/2505/2013	13/09/2013	HARULBHAI SULTANBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39866	FA/2506/2013	13/09/2013	JAYANTIBHAI DEVSIBHAI,USHABEN WD/O JAYANTIBHAI DEVSIBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39867	FA/2507/2013	13/09/2013	SULTANBHAI ISHAQBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39868	FA/2508/2013	13/09/2013	SULEMANBHAI AAMADBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39869	FA/2509/2013	13/09/2013	LEGAL HEIRS OF DECEASED KESHAVLAL GOKULBHAI,DECEASED DIPAK KESHAVLAL NANDA,RANJANBEN DIPAKBHAI NANDA,SONALBEN DIPAKHAI NANDA,PUNAMBEN DIPAKBHAI NANDA,LEGAL HEIRS OF DECEASED KANTIBHAI GOKALDAS,ALKESHBHAI KANTIBHAI NANDA THROUGH POA RAMESHBHAI TULSIBHAI NANDA,BHAVIKBHAI KANTIBHAI NANDA THROUGH POA RAMESHBHAI TULSIBHAI NANDA,LEGAL HEIRS OF DECEASED AMRUTLAL GOKALDAS,CHATANBHAI AMRUTLAL NANDA THROUGH POA RAMESHBHAI TULSIBHAI NANDA,JASUBEN WD/O.AMRUTLAL GOKALDAS THROUGH POA RAMESHBHAI TULSIBHAI NANDA,KASTURBEN GOKALBHAI (DIED),AMRUTBEN HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,JASUBEN HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,LEGAL OF DECEASED KISHORBHAI TULSIBHAI,MANJULABEN HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,JAYANTILAL HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,LALITABEN HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,CHANDULAL HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,KISHOR HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,HASMUKH HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,NIRMLABEN HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,VASANT HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,SURESHBHAI HIRALAL THROUGH POA RAMESHBHAI TULSIBHAI NANDA,LEGAL HEIRS OF JIVIBEN WD/O.TULSI GOKALDAS,VENIBHAI TULSIBHAI THROUGH POA RAMESHBHAI TULSIBHAI NANDA,DINESHBHAI TULSIBHAI THROUGH POA RAMESHBHAI TULSIBHAI NANDA,RAMESHBHAI TULSIBHAI,LEGAL HEIRS OF DECEASED KISHORBHAI TULSIBHAI,MANOJBHAI TULSIBHAI THROUGH POA RAMESHBHAI TULSIBHAI NANDA,NAVINBHAI TULSIBHAI THROUGH POA RAMESHBHAI TULSIBHAI NANDA,SAROJBEN KISHORBHAI THROUGH POA RAMESHBHAI TULSIBHAI NANDA,LEGAL HEIR OF DECEASED KISHORBHAI TULSIBHAI,SAROJBEN KISHORBHAI THROUGH POA RAMESHBHAI TULSIBHAI NANDA	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39870	FA/2510/2013	13/09/2013	IBRAHIMBHAI HAJIBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39871	FA/2511/2013	13/09/2013	IBHARAMBHAI ISMAILBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39872	FA/2512/2013	13/09/2013	JUMABHAI HASAMBHAI KHIRA,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39873	FA/2513/2013	13/09/2013	LEGAL HEIR OF DECEASED SUMRA HASAMBHAI UMERBHAI,HURBHAI WD/O.HASAM UMERBHAI,MAMADBHAI HASAMBHAI,ANVERBHAI HASAMBHAI,RASIDABEN HASAMBHAI,JUBEDABEN HASAMBHAI,ROSHANBEN HASAMBHAI,OSMANBHAI HASAMBHAI,NOORBAI HASAMBHAI,LATIF HASAMBHAI,SALIM HASAMBHAI,AMINABEN HASAMBHAI,AAMAD HASAMBHAI,IBRAHIMBHAI HASAMBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	

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39874	FA/2514/2013	13/09/2013	JAYANTIBHAI JAGJIVANBHAI CHANDRA,DHARMENDRA JAGJIVANBHAI CHANDRA,MANISHABEN ATULBHAI CHANDRA,HARISHBHAI JAGJIVANBHAI CHANDRA,BHARATBHAI JAGJIVANBHAI,MAHESHBHAI JAGJIVANBHAI CHANDRA	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39875	FA/2515/2013	13/09/2013	HABIBBHAI KARIMBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39876	FA/2516/2013	13/09/2013	SHANTILAL MULJIBHAI NANDA BHANUSHALI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39877	FA/2517/2013	13/09/2013	MANSUKHBHAI BABULAL BHANUSHALI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39878	FA/2518/2013	13/09/2013	MUKESHBHAI CHIMANLAL,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39879	FA/2519/2013	13/09/2013	LEGAL HEIRS OF DECEASED MANILAL SHAMJIBHAI,HEMLATTABEN MANILAL SHAMJIBHAI - DIED,DILIPBHAI MANILAL MANGI,DHARMESHBHAI MANILAL MANGI,GEETABEN MANILAL MANGI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39880	FA/2520/2013	13/09/2013	SHANTILAL DAVJIBHAI MANGI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39881	FA/2521/2013	13/09/2013	MANSUKHBHAI DEVJIBHAI SINCE DECEASED THROUGH ITS,MRUDULABEN WD/O.MANSUKHBHAI,KIRITBHAI MANSUKHBHAI,MANOJBHAI MANSUKHBHAI,USHABEN MANSUKHBHAI,NAYNABEN MANSUKHBHAI,SHANTILAL DEVEJBHAI,CHAMANLAL DEVJIBHAI,DHIRAJLAL DEVJIBHAI,JAGDISHBHAI DEVJIBHAI,PRAVINBHAI DEVJIBHAI,LEGAL HEIR OF DECEASED KASHIBEN WIDOW OF DEVJIBHAI,MANSUKHBHAI DEVJIBHAI MANGI,CHAMANBHAI DEVJIBHAI MANGI,SHANTILAL DEVJIBHAI MANGI,DHIRAJLAL DEVJIBHAI MANGI,JAGDISHBHAI DEVJIBHAI MANGI,PRAVINBHAI DEVJIBHAI MANGI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39882	FA/2522/2013	13/09/2013	ARJANBHAI NATHABHAI PANSARA,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39883	FA/2523/2013	13/09/2013	VALLABH SAVJIBHAI DAVAD,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39884	FA/2524/2013	13/09/2013	LEGAL HEIRS OF DECD KADVIBEN CHAKUBHAI CHANGANI,RADHABEN CHAKUBHAI,VANITABEN CHAKUBHAI,MAGANBHAI CHAKUBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39885	FA/2525/2013	13/09/2013	UKABHAI POPATBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39886	FA/2526/2013	13/09/2013	NARSIBHAI VASHRAMBHAI DAVAD,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39887	FA/2527/2013	13/09/2013	BHAGWANJIBHAI KHIMABHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39888	FA/2528/2013	13/09/2013	MANIBEN MOHANBHAI CHANGANI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39889	FA/2529/2013	13/09/2013	LEGAL HEIRS DECD DHARAMSIBHAI MANJIBHAI SAVLIA,DAHYABHAI DHARAMSIBHAI,PARESHBHAI DHARAMSIBHAI,AMRUTBEN DHARAMSIBHAI,RAKHUBEN DHARAMSIBHAI,NIRUBEN DHARAMSIBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39890	FA/2530/2013	13/09/2013	LEGAL HEIRS OF DECD MULJIBHAI VELJIBHAI SAGHANI,UKABHAI MULJIBHAI,VALLABHBHAI MULJIBHAI,MADHAVJIBHAI MULJIBHAI,DAMJIBHAI MULJIBHAI,SHANTABEN MULJIBHAI,LABHUBEN MULJIBHAI,PARSHOTTAMBHAI MULJIBHAI	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39891	FA/2531/2013	13/09/2013	RAMJIBHAI ARJANBHAI PANSARA,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39892	FA/2532/2013	13/09/2013	NARANBHAI ARJANBHAI PANSARA,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	

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39893	FA/2533/2013	13/09/2013	MUSTAFABHAI UMERBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,UMARBHAI ADAMBHAI ISMAIL	
39894	FA/2534/2013	13/09/2013	LAXMANBHAI JETHABHAI BHANDERI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39895	FA/2535/2013	13/09/2013	NOORMOHAMADBHAI UMERBHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY -LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
39896	FA/2536/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POWER OF ATTORNEY HOLDER OF PURNADEVIBA SURSINHJI,	MR MD VAKIL
39897	FA/2537/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAVJIBHAI CHATURBHAI,HARESHBHAI CHATURBHAI	,MR VIJAY H NANGESH
39898	FA/2538/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GONDALIYA RAGHURAM CHATURDAS,	MR VIJAY H NANGESH
39899	FA/2539/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARTIBEN KIRITBHAI PARIKH,	MR MD VAKIL
39900	FA/2540/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHATURDAS JETHIRAM,RAGHURAM CHATURDAS	,MR VIJAY H NANGESH
39901	FA/2541/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARIKH CHETNABEN UMESHBHAI,	MR MD VAKIL
39902	FA/2542/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIPINCHANDRA SHIVLAL MISTRI,	MR MD VAKIL
39903	FA/2543/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAFURBHAI ISMILEBHAI,	MR MD VAKIL
39904	FA/2544/2013	07/10/2013	STATE OF GUJARAT THROUGH SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAVJIBHAI CHATURBHAI,	MR VIJAY H NANGESH
39905	FA/2545/2013	16/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI SHIVABHAI,	MR KM SHETH
39906	FA/2546/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHMED SULEMAN ISA KEDI,	MR KM SHETH
39907	FA/2547/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF ABDULLAH AHMED ISE ALI,	MR KM SHETH
39908	FA/2548/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MOHMED SULEMAN IBRAHIM MOHMED SULEMAN,	MR KM SHETH
39909	FA/2549/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL YAKUB ADAM MUKADAM,	MR KM SHETH
39910	FA/2550/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MOHMED SULEMAN,	MR KM SHETH
39911	FA/2551/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL MUS AHMED ALI,	MR KM SHETH
39912	FA/2552/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RIZWANABEN ILIYAS VALI,	MR KM SHETH
39913	FA/2553/2013	27/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADAM ISMAIL IBRAHIM,	MR KM SHETH

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39914	FA/2554/2013	06/12/2014	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL PRABHUDAS THROUGH LEGAL HEIRS,SANJAY AMBALAL PATEL,PRITESH AMBALAL PATEL,NAYNABEN AMBALAL PATEL,ALKABEN AMBALAL PATEL,TARLABEN AMBALAL PATEL,HARIBHAI JORABHAI-DECEASED,ISHWARBHAI HARIBHAI-DECEASED,THAKORBHAI HARIBHAI SON OF HARIBHAI JORABHAI,PRAVINBHAI HARIBHAI SON OF HARIBHAI JORABHAI,SURESHBHAI HARIBHAI SON OF HARIBHAI JORABHAI,JYOTIKABEN HARIBHAI DAUGHTER OF HARIBHAI JORABHAI,SUNILBHAI ISHWARBHAI SON OF ISHWARBHAI,LALITABEN ISHWARBHAI,BALUBHAI LALLUBHAI-DECEASED	,MR MM SAIYED
39915	FA/2555/2013	06/12/2014	SPECIAL LAND ACQUIAITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GALABSANG DADABHAI-DECEASED,BHAGWNSANG SULABSANG SON OF GULABSANG DADABHAI,JANAKBEN GULABSANG DAUGHTER OF GULABSANG DADABHAI,ARVINDBHAI GULABSANG SON OF GULABSANG DADABHAI,TEJALBEN GULABSANG DAUGHTER OF GULABSANG DADABHAI,KANUBEN GULABSANG DAUGHTER OF GULABSANG DADABHAIO,MANUBEN GULABSANG DAUGHTER OF GULABSANG DADABHAI,RAJENDRABHAI GULABSANG SON OF GULABSANG DADABHAI	,DELETED
39916	FA/2556/2013	23/12/2013	TARANA URVISHBHAI MITRA,	MR. RAHUL R DHOLAKIA	AMRUTBHAI SHIVABHAI PATEL,NEW INDIA ASSURANCE COMPANY LTD,FATESINH RANCHHODBHAI JADAV,NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
39917	FA/2557/2013	23/12/2013	RITABEN URVISHBHAI MITRA,	MR. RAHUL R DHOLAKIA	AMRUTBHAI SHIVABHAI PATEL,NEW INDIA ASSURANCE COMPANY LTD,FATESINH RANCHHODBHAI JADAV,NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
39918	FA/2561/2013	13/06/2015	JAYNARAYAN ALIAS JAGNARAYAN SARJUNG SAHANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHAGVANDAS KARMSHI PATEL,RUPESH MANJI PALAN,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED,SERVED BY AFFIX. (R),MR RAJNI H MEHTA
39919	FA/2562/2013	10/09/2013	UNITED INDIA INSURANCE COMPANY LTD THRO'AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	SANJAYSINH MAHEDRASINH CHAVDA,HAKIMSINGH JAGIRSING SOND	
39920	FA/2570/2013	04/10/2013	CHAUHAN BIPINBHAI AMRATBHAI,	MR. HARDIK P BAROT	PANCHAL DHUDIBEN GOVINDBHAI -HINDU CHAMAR,	
39921	FA/2571/2013	22/10/2013	PASCHIM GUJARAT VUJ CO. LTD.,	(MR MD RANA)	DECD. BHAVESHBHAI GHANSHYAMBHAI MEHTA,	MR YOGEN N PANDYA
39922	FA/2578/2013	12/09/2013	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	LAXMAN MALSI MAHESHWARI,JANAKSINH MERUBHA JHALA,SALIM IBRAHIM MORAVALA	,MR TEJAS P SATTA
39923	FA/2582/2013	12/09/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HASMUKHBHAI MAGANBHAI KATHIRIYA,HEIRS OF DECD MUKESHBHAI VITTHALBHAI BHADANI,MINAKSHIBEN WD-O MUKESHBHAI BHADANI,JASMIN D-O. MUKESHBHAI BHADANI,OM S-O MUKESHBHAI BHADANI,VITTHALBHAI DAHYABHAI BHADANI F-O MUKESHBHAI BHADANI,MANGUBEN VITTHALBHAI BHADANI	
39924	FA/2583/2013	12/09/2013	ORIENTAL INSURANCE CO. LTD,	MR PALAK H THAKKAR	KESARSNG UDESING RANA,RAJESHBHAI MAGANLAL RATHOD,KANAIYALAL MANHARLAL THAKKAR	
39925	FA/2584/2013	08/10/2013	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	JIGNESHBHAI NATVARLAL SINCE DECD. THROUGH HEIRS,NATVARLAL CHHOTALAL,MADHVIBEN NATVARLAL,SAMEER IBRAHIM RAVKARDA,RAKESHBHAI RAJNIKANT VITHLANI	

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39926	FA/2585/2013	08/01/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JITENDRASINH KIRITSINH SOLANKI,KIRITSINH BHAVSINH SOLANKI,JASHODABEN KIRITSINH SOLANKI,MOHAMMED IQBAL ABDUL MAJID DAL	
39927	FA/2586/2013	08/01/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD,	MRS VASAVDATTA BHATT	KAMALSINH ALIAS KAMLESHKUMAR KEVALSINH PATEL-BARIYA,RITABEN WD-O KAMALSINH ALIAS KAMLESHKUMAR BARIYA,HIRALBEN D-O KAMALSINH ALIAS KAMLESHKUMAR BARIYA-MINOR,KEVALSINH MATHURBHAI BARIYA,SHARDABEN KEVALSINH BARIYA,RANVIRSINH KAMALSINH ALIAS KAMLESHKUMAR KEVALSINH BARIYA-MINOR,DAL MOHAMMED IQBAL ABDUL MAJID	
39928	FA/2608/2013	07/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KASTURIBEN KUBERSINH SIKARWAR,SOMVIRSINH KUBERSINH SIKARWAR,PRADIP SHYAMLAL NETANI -SINDHI,SHYAMLAL CHANDUMAL NETANI- SINDHI	
39929	FA/2609/2013	16/09/2013	NIMESH DESAI,	MR ISHAN MIHIR PATEL	CHETNA VIDEO TECH,DINESH RAJNARAYAN TIWARI	
39930	FA/2618/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	DAUD IBRAHIM PATEL,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	,MR PRATIK B BAROT
39931	FA/2619/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	HEIRS OF ISMAIL SULEMAN SHERI SINCE DECE.,MARIYAM ISMAIL SHERI,SADIK ISMAIL SHERI,SAFIK ISMAIL SHERI,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	,MR MM SAIYED
39932	FA/2620/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	ISMAIL ADAMJI HARSOT SINCE DECE. THRO.' LEGAL HEIRS,AMINA ISMAIL HARSOT,MARIYAM ISMAIL HARSOT,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	
39933	FA/2621/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	DAUD IBRAHIM PATEL,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	,MR PRATIK B BAROT
39934	FA/2622/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	MOHMAD IBRAHIM BHAIYAT SINCE DECE. THRO. LEGAL HEIRS,ADAM MOHMAD BHAIYAT,YAKUM MOHMAD BHAIYAT,MOHSIN IDREISH BHAIYAT,SMEERA IDREISH BHAIYAT,ZUBEDA MOHMAD BHAIYAT,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	
39935	FA/2623/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	ISMAIL SULEMAN PATEL - SINCE DECE. THRO.' LEGAL HEIRS,YAKUB ISMAIL PATEL,SIRAJ ISMAIL PATEL,SARABIBI ISMAIL PATEL,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	
39936	FA/2624/2013	10/10/2013	REGIONAL MANAGER,	MR MG NAGARKAR	MUSABHAI DAUD,ABDUL SAMAD SON OF MUSA DAUD DHUDHAT,DAUD SON OF MUSA DAUD DHUDHAT,SOYEB SON OF MUSA DAUD DHUDHAT,SANA SON OF MUSA DAUD DHUDHAT,SULEMAN SON OF MUSA DAUD DHUDHAT,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	
39937	FA/2626/2013	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	UMABEN WD/O DECD. SATISHBHAI DEVCHANDRABHAI JAISWAL,MINOR HIRAMANIBEN SATISBHAI JAISWAL,MINOR PAYALBEN SATISHBHAI JAISWAL,MINOR KIRANBHAI SATISHBHAI JAISWAL,MINOR YAVAKBEN SATISHBHAI JAISWAL,DEVCHANDRA CHUNILAL JAISWAL,SAVITRIBEN DEVCHANDRA JAISWAL,VAKTAJI SOMAJI PARMAR,NARESHKUMAR PRAKASHBHAI JAISWAL,SUBHASHBHAI JAWARLAL JAISWAL,THE NEW INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI
39938	FA/2629/2013	01/03/2019	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	KAMLABEN PRABHAKAR CHAUDHARY,PRABHAKAR PITAMBAR CHAUDHARY,RELIABLE INVESTIGATION SECURITY SERVICES,VADODARA MUNICIPAL CORPORATION VIMA DHAVAKHANA	MR MTM HAKIM,MR. ALKESH N SHAH,MR P B KHAMBHOLJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
39939	FA/2630/2013	08/07/2017	INDRAVADANBAI C PATEL,	MR JIGAR M PATEL	RAMANBHAI CHATURBHAI PADHIYAR,MADHUBEN RAMANBHAI PADHIYAR,DINESH RAMANBHAI PADHIYAR,BANCO PRODUCTS INDIA LTD.	RULE SERVED,MR.HIREN M MODI
39940	FA/2631/2013	08/07/2017	BANCO PRODUCTS (INDIA) LTD,	MR.VARUN K.PATEL	RAMANBHAI CHATURBHAI PADHIYAR,MADHUBEN RAMANBHAI PADHIYAR,DINESH RAMANBHAI PADHIYAR,INDRAVADANBHAI C PATEL	RULE SERVED,MR.HIREN M MODI
39941	FA/2637/2013	18/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI ISHWARBHAI CHHAGANDAS,PRAJAPATI DAHYABHAI CHHAGANBHAI,PRAJAPATI PASHABHAI CHHAGANBHAI,PRAJAPATI KANTABEN CHHAGANBHAI,PRAJAPATI REVABHAI CHHAGANBHAI,PRAJAPATI SHARDABEN CHHAGANBHAI,HEIRS OF DECD. PRAJAPATI ATMARAM VASTARAM,PRAJAPATI DIVABEN ATMARAM DAUGHTER,PRAJAPATI AMARATBHAI ATMARAM SON,PRAJAPATI GOPALBHAI ATMARAM,PRAJAPATI NATVARBHAI ATMARAM,PRAJAPATI BABUBHAI ATMARAM	,MR TEJAS P SATTA,MR JAYESH V PATEL
39942	FA/2638/2013	18/09/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	H/O DECD.PATEL MOHANBHAI JOITARAM,PATEL BALCHANDBHAI MOHANBHAI,PATEL SHANKARLAL JOITARAM-DECEASED,KANTABEN SHANKARLAL PATEL,MENABEN SHANKARLAL PATEL,BALCHANDBHAI SHANKARLAL PATEL,HEIRS AND ADMN. & CO-OWNER OF DECD. PATEL RAMJIBHAI JOITARAM,PATEL AMRATBHAI RAMJIDAS	
39943	FA/2639/2013	21/11/2013	HIRABHAI RAJABHAI RATHOD DECD. THRO' HEIRS & LRS,ASHOKBHAI HIRABHAI RATHOD	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHAGAJI MILJI RATHOD VANZARA,RAMESHBHAI MAHADEVBHAI PATEL,NEW INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR PALAK H THAKKAR
39944	FA/2640/2013	09/03/2019	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAJNIKANTBHAI BAWABHAI KENI,KALWATIBEN RAJNIKANT KENI,SANTOSHBHAI MOHANBHAI MAROLIYA,ASHOKBHAI MOHANBHAI MAROLYA	RULE SERVED,SERVED BY AFFIX. (R)
39945	FA/2641/2013	04/10/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	MAHENDRAKUMAR MOHANJI CHAUDHARY,MOHANBHAI MAVJIBHAI,ORIENTAL INSRUANCE COMPANY LTD,JESINGBHAI KANJIBHAI PARMAR	
39946	FA/2644/2013	25/09/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	DAUDBHAI ALARAKHA HOTHI,YUSUFBHAI DAUDBHAI HOTHI,MUSTAQBHAI DAUDBHAI HOTHI,JAINAMBEN DAUDBHAI HOTHI,AJITSINH CHANDUBHA VALA,UNITED INDIA INSURANCE CO	
39947	FA/2645/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	RAMESH BACHUBHAI,	
39948	FA/2646/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	GODABHAI BACHUBHAI,	
39949	FA/2647/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	KALABHAI DAHYABHAI,	
39950	FA/2648/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MUKESHBHAI HARJIVANBHAI BHANDERI,	
39951	FA/2649/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	DEVJIBHAI JETHABHAI BHANDERI,	
39952	FA/2650/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	PARVATIBEN KHIMABHAI BHANDERI,	
39953	FA/2651/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	GORDHANBHAI NATHABHAI,	
39954	FA/2652/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	HARJIBHAI JETHABHAI BHANDERI,	
39955	FA/2653/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MANSUKHBHAI RAVJI,	

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39956	FA/2654/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	TAPUBHAI MANJIBHAI SAVLIYA,JETIBEN TAPUBHAI,CHOTHHIBEN TAPUBHAI,PAANCHIBEN TAPUBHAI,DAMJIBHAI TAPUBHAI,SAVITABEN TAPUBHAI,DAYABEN TAPUBHAI	
39957	FA/2655/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	TAPUBHAI MANJIBHAI SAVLIYA,JETIBEN TAPUBHAI,CHOTHHIBEN TAPUBHAI,PAANCHIBEN TAPUBHAI,DAMJIBHAI TAPUBHAI,SAVITABEN TAPUBHAI,DAYABEN TAPUBHAI	
39958	FA/2656/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	GOPALBHAI RANCHHODBHAI PATEL,	
39959	FA/2657/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SHANTABEN GORDHANBHAI DUDHAGRA,	
39960	FA/2658/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	GORDHANBHAI VELAJIBHAI DUDHAGRA,	
39961	FA/2659/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	DHIRAJBHAI MOHANBHAI VIRANI,	
39962	FA/2660/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MEDHJIBHAI RANCHHODBHAI VIRANI,RAVJIBHAI	
39963	FA/2661/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	CHANDUBHAI MOHANBHAI VIRANI,	
39964	FA/2662/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	VALLABHBHAI POPATBHAI PATEL,BHIKUBHAI VALLABHBHAI,PARKASHBHAI VALLABHBHAI	
39965	FA/2663/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	DAYABEN CHHAGNABHAI,	
39966	FA/2664/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MANIBEN DEVJIBHAI,SHAMJIBHAI DEVJIBHAI CHANGANI,CHHAGANBHAI DEVJIBHAI CHANGANI	
39967	FA/2665/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SAVITABEN MOHANBHAI CHANGANI,GANESHBHAI MOHANBHAI CHANGANI,NARSINH MOHANBHAI CHANGANNI,BHANHJIBHAI MOHANBHAI CHANGANNI	
39968	FA/2666/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	LAXAMANHBHAI JETHABHAI,	
39969	FA/2667/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	NAGJIBHAI MOHANBHAI,NIRMLABEN NAGJIBHAI MOHANBHAI,PINTUBEN NAGJIBHAI,RAVIBHAI NAGJIBHAI,VISHAIBHAI NAGJIBHAI	
39970	FA/2668/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	HANSRAJ MOHANBHAI,	
39971	FA/2669/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	PUNJABHAI MOHANBHAI VIRANI,	
39972	FA/2670/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	HARJIBHAI JETHABHAI BHANDERI,	
39973	FA/2671/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	VIJAYBHAI BACHUBHAI MAKVANHA,RANJABEN VIJAY BACHUBHAI,SANDIPBHAI VIJAYBHAI,VIRAL VIJAYBHAI,NILAMBEN VIJAYBHAI	
39974	FA/2672/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	HARULBHAI SULTANBHAI,	
39975	FA/2673/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	JAYANTIBHAI DEVSHIBHAI,USHABEN JAYANTIBHAI DEVSHIBHAI,JAYLESH JAYNTIBHAI,DHIRENBHAI JAYNTIBHAI,HINABEN JAYNTIBHAI,KALABEN JAYTIBHAI,FULCHAND DEVSHI,HEMALTABEN FULCHANDBHAI,PARESHBHAI FULCHANDBHAI,JITESHBHAI FULCHANDBHAI,NILESHBHAI FULCHANDBHAI,CHAMPABEN FULCHANDBHAI,NITABEN FULCHANDBHAI	

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39976	FA/2674/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SULTANBHAI ISHAKBHAI,	
39977	FA/2675/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SULEMANBHAI AMDABHAI,	
39978	FA/2676/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	KESHAVLAL GOKULBHAI,DIPAK KESHAVLAL NANDA,RANJNABEN DIPAKBHAI NANDA,SONALBEN DIPAKBHAI NANDA,POONAMBEN DIPAKBHAI NANDA,SAVJIBHAI KESHAVLAL NANDA,KANCHANBEN KESHAVLAL NANDA,KANTIBHAI GOKALDAS,ALAKESHBHAI KANTIBHAI NANDA,BHAVIKBHAI KANTIBHAI NANDA,AMRUTLAL GOKALDAS,CHETABHAI AMRUTLAL NANDA,JASUBEN AMRUTLAL GOKALDAS,KASTURBEN GOKALDAS,AMARUTBEN HIRALAL,JASUBEN HIRALAL,MANJUBEN HIRALAL,JAYANTILAL HIRALAL,LALITABEN HIRALAL,CHANDULAL HIRALAL,KISHOR HIRALAL,HASMUKH HIRALAL,NIRMALABEN HIRALAL,VASANT HIRALAL,SURESH HIRALAL,JIVIBEN TULSI GOKALDAS,VENIBHAI TULSIBHAI,DINESHBHAI TULSIBHAI,RAMESHBHAI TULSIBHAI,KISHORBHAI TULSIBHAI,MANOJBHAI TULSIBHAI,NAVINBHAI TULSIBHAI,SAROJBEN KISHORBHAI,KISHORBHAI TULSIBHAI,RAMESHBHAI TULSIBHAI NANDA	
39979	FA/2677/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	IBRAHIMBHAI HAJIBHAI,	
39980	FA/2678/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	IBHARAMBHAI ISMAILBHAI,	
39981	FA/2679/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	JUMABHAI HASAMBHAI KHIRA,	
39982	FA/2680/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SUMRA HASAMBHAI UMARBHAI,HURBAI HASAM UMARBHAI,MAMADBHAI HASAMBHAI,ANVARBHAI HASAMBHAI,RASIDABEN HASAMBHAI,JUBEDABEN HASAMBHAI,ROSHANBEN HASAMBHAI,OSMANBHAI HASAMBHAI,NURBAI HASAMBHAI,LATIF HASAMBHAI,SALIM HASAMBHAI,AMINABEN HASAMBHAI,AAMAD HASAMBHAI,IBRAHIM HASAMBHAI	
39983	FA/2681/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	JAYNTIBHAI JAGJIVANBHAI CHANDA,DHARMENDRA JAGJIVANDAS CHANDA,MANISHABEN ATULBHAI CHANDA,HARISHBHAI JAGJIVANBHAI CHANDA,MAHESHBHAI JAGJIVANBHAI CHANDA,MAHESHBHAI JAGJIVANBHAI CHANDA	
39984	FA/2682/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	AMRUTBEN NOMCHANDBHAI,SAROJBEN CHANDULAL,GAUTAMBHAI KHIMJIBHAI,RAJAL KHIMJIBHAI,NEMCAND LAKHAMSI,FULCHAND DEVSIBHAI,SOMCHAND LAKHAMSI	
39985	FA/2683/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	HABIBBHAI KARIMBHAI,	
39986	FA/2684/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SHANTILAL MULJIBHAI NANDA BHANUSHALI,	
39987	FA/2685/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MANSUKHLAL BABULAL BHANUSHALI,	
39988	FA/2686/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MUKESH CHIMANLAL,	
39989	FA/2687/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MANHILAL SHAMJIBHAI,HEMALTABEN MANILAL SHAMJIBHAI,DILIPBHAI MANILAL MANGI,DHARMESHBHAI MANHILAL MANGI,GITABEN MANHILAL MANGI	

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39990	FA/2688/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SHANTILAL DEVJIBHAI MANGI,	
39991	FA/2689/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MASUKHBHAI DEVJIBHAI,SHANTILAL DEVJIBHAI,CHAMANLAL SHANTILAL,DHIRAJLAL DEVJIBHAI,JAGDISHBHAI DEVJIBHAI,PARVINBHAI DEVJIBHAI,KASHIBEN DEVJABHAI,MANSUKHBHAI DEVJIBHAI MANGI,CHAMANBHAI DEVJIBHAI MANGI,SHANTILAL DEVJIBHAI MANGI,DHIRAJLAL DEVJABHAI MANGI,JAGDISHBHAI DEVJIBHAI MANGI,PARVINBHAI DEVJIBHAI MANGI	
39992	FA/2690/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	ARJANHBHAI NATHABHAI PANSARA,	
39993	FA/2691/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	VALLABH SAVJIBHAI DAVAD,	
39994	FA/2692/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SINCE DECD THROUGH HEIRS WD-O. KADVIBEN CHAKUBHAI CHHAGANI,RADHABEN CHAKUBHAI,VANITABEN CHAKUBHAI,MAGANBHAI CHAKUBHAI	
39995	FA/2693/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	UKABHAI POPATBHAI SOJITA,	
39996	FA/2694/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	NARSHI VASRAMBHAI DAVAD,	
39997	FA/2695/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	BHAGVANJIBHAI KHIMABHAI,	
39998	FA/2696/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MANIBEN MOHANBHAI CHHANGANI,	
39999	FA/2697/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	SINCE DECD THROUGH HEIRS WD-O DHARAMBHAI MANJIBHAI SAVALIYA,DAYABHAI DHARMBHAI,PARESBHAI DHARMBHAI,AMRUTABEN DHARAMBHAI,RAKHUBEN DHARAMBHAI,NIRUBEN DHARAMBHAI	
40000	FA/2698/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MULJIBHAI VELABHAI SANDHANI,UKABHAI MULAJIBHAI,VALLABHAI MULJIBHAI,MADHAVJIBHAI MULJIBHAI,DAMJIBHAI MULJIBHAI,SHANTABEN MULJIBHAI,LABUBEN MULJIBHAI,PARSHOTAMBHAI MULJIBHAI	
40001	FA/2699/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	RAMJIBHAI ARJANBHAI PANSAR,	
40002	FA/2700/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	NARANBHAI ARJANBHAI PANSAR,	
40003	FA/2701/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	MUSTAFABHAI UMARBHAI,UMARBHAI AMADBHAI ISMAIL	
40004	FA/2702/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	LAXMANBHAI JETHABHAI BHANDERI,	
40005	FA/2703/2013	24/09/2013	OFFICER ON SPECIAL DUTY (LAND ACQUISITION),GUJARAT INDUSTRIAL DEVELOPMENT NIGAM	MR RITURAJ M MEENA	NURAMAHMADBHAI UMARBHAI,	
40006	FA/2704/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI MAHIDHARBHAI,	MR NITIN M AMIN
40007	FA/2705/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHODBHAI,	MR VIMAL M PATEL
40008	FA/2706/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD NARBHERAM RAMBHAI,PARVATIBEN NARBHERAM,HIMMATLAL NARBHERAM	,MR VIMAL M PATEL
40009	FA/2707/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD BHANUSHANKER MAHIDHAR,JAYSHREEBEN BHANUSHANKER SANKALIYA,ASHVINBHAI BHANUSHANKER SANKALIYA,BHAVESHBHAI BHANUSHANKER SANKALIYA	,MR NITIN M AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40010	FA/2708/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI VITHALBHAI,	MR NITIN M AMIN
40011	FA/2709/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD JENTILAL MAHIDHAR,WD.SAVITABEN JENTILAL,PRAVINKUMAR JENTILAL	,MR VIMAL M PATEL
40012	FA/2710/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVRAMBHAI VAIKUNTHBHAI,	RULE SERVED
40013	FA/2711/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANJIBHAI RAMJIBHAI,	MR VIMAL M PATEL
40014	FA/2712/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POA OF DHANBAI BHIMJIBHAI- PRABHASHANKAR BHIMJIBHAI,	MR NITIN M AMIN
40015	FA/2713/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARILAL NANJIBHAI,VRUJLAL NANJIBHAI,AMARBEN NANJIBHAI	MR NITIN M AMIN
40016	FA/2714/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHANBHAI ARJANBHAI,	MR NITIN M AMIN
40017	FA/2715/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI ARJANBHAI,	MR NITIN M AMIN
40018	FA/2716/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI ARJANBHAI,	UNSERVED EXPIRED (R)
40019	FA/2717/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD ARJANBHAI VASHRAMBHAI,GORDHANBHAI ARJANBHAI,PARSOTTAMBHAI ARJANBHAI,DHANJIBHAI ARJANBHAI	,MR NITIN M AMIN
40020	FA/2718/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD KALYANBHAI VASHRAMBHAI,MANJUBEN KALYANBHAI SANKALIYA,DEVJIBHAI KALYANBHAI SANKALIYA,SOMBAIBEN KALYANBHAI SANKALIYA,ANSUYABEN KALYANBHAI SANKALIYA	,RULE SERVED,MR NITIN M AMIN
40021	FA/2719/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD NARANBHAI RAJABHAI,MOHANBHAI NARANBHAI,NATUBHAI PARMANANDBHAI	,MR NITIN M AMIN
40022	FA/2720/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LABHSHANKER MAHIDHARBHAI,	MR VIMAL M PATEL
40023	FA/2721/2013	02/04/2019	URMIBEN ALIAS UMA D/O MAHENDRA RAMESHBHAI & JITENDRA @ MUNNO NARENDRABHAI,	MR AJAY L PANDAV	JITENDRA @ MUNNO NARENDRABHAI SHUKLA(DED. THRU HIS HEIRS),RAMILABEN WD/O NARENDRABHAI SHUKLA,BHARAT SANCHAR NIGAM LIMITED	NOTICE SERVED,MR JOY MATHEW,MR NILESH A PANDYA
40024	FA/2723/2013	29/11/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SIDDHI VINAYAK LOGISTIC LTD,KABABHAI DEVSHIBHAI KAKADIA -PATEL,AMRUTBEN KABABHAI KAKADIA,SHAILESHBHAI KABABHAI KAKADIA,RALIYATBEN DEVSHIBHAI KAKADIA	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED
40025	FA/2730/2013	18/09/2013	DHARMENDRASINH BHIKHUBHA JADEJA,BHAGWATIBEN KHIMJI VALINIA	MR NIRAV C SANGHAVI	GURU GOVINDSINH REFINERY PIPELINE PROJECT,	
40026	FA/2737/2013	22/12/2014	UJAMBEN JASMATBHAI VAISHNANI,ISHWARBHAI JASMATBHAI VAISHNANI,SHARDABEN JASMATBHAI VAISHNANI	MR NV GANDHI	RASILABEN JASMATBHAI VAISHNANI,SOBHANABEN JASMATBHAI VAISHNANI,SARASWATIBEN JASMATBHAI VAISHNANI	MR VIMAL M PATEL,MR RATHIN P RAVAL
40027	FA/2738/2013	11/03/2014	NISHABEN MULJIBHAI VASAVA,NIKETAN MULJIBHAI VASAVA,PINKAL MULJIBHAI VASAVA	MR SHUSHIL R SHUKLA	ANILKUMAR NANJIBHAI PRAJAPATI,JITENDRASINGH B REVER,NATIONAL INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE UNSERVED,MR VIBHUTI NANAVATI
40028	FA/2742/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	SALAMBHAI PARSHOTTAMBHAI PAGI,SHAKUNTALABEN SALAMBHAI PAGI,INDUBEN SALAMBHAI PAGI,DAKSHABEN SALAMBHAI PAGI,SHEELABEN SALAMBHAI PAGI,SONALBEN SALAMBHAI PAGI	,MR VIJAY N RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40029	FA/2743/2013	12/11/2016	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	AMRABHAI SHANABHAI SUTHARIYA,DAHIBEN AMRABHAI SUTHARIYA,LALABHAI AMRABHAI SUTHARIYA,NARVATBHAI AMRABHAI SUTHARIYA,RANJANBEN AMRABHAI SUTHARIYA,LAXMIBEN AMRABHAI SUTHARIYA	,MR VIJAY N RAVAL
40030	FA/2744/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PRABHATBHAI BHAVANBHAI SINCE DECE. THRO.' LEGAL HEIRS,BHOPATBHAI BHAVANBHAI,KANTABEN BHAVANBHAI,BHOPATBHAI BHAVANBHAI	,RULE SERVED,MR VIJAY N RAVAL
40031	FA/2745/2013	24/09/2019	DEPUTY COLLECTOR,DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY	GOVERNMENT PLEADER	PUJABHAI NARSING BARIA,VAJABHAI PUJABHAI BARIA,SAVITABEN PUJABHAI BARIA,RAYSING PUJABHAI BARIA,KANTIBHAI PUJABHI BARIA,LILABEN D/O PUJABHAI NARSINGBHAI BARIA & W/O VIJAYBHAI KEROLBHAI RATHOD,KANKUBEN D/O PUJABHAI NARSINGBHAI BARIA & WD/O HARIBHAI VIRSINGBHAI BARIA,SONIBEN D/O PUJABHAI NARSINGBHAI BARIA & WD/O BALVANTBHAI NARSINGBHAI BARIA,KAMLABEN RAYSING BARIA,SURPAL RAYSING BARIA,SANGEETABEN RAYSING BARIA,URMILABEN RAISING BARIA,DAXABEN RAISING BARIA,SHILABEN RAISING BARIA (MINOR THROUGH MOTHER KAMLABEN RAISING BARIA),JAYESHBHAI RAISING BARIA (MINOR THROUGH MOTHER KAMLABEN RAISING BARIA)	,MR VIJAY N RAVAL,MR.KARANSINH SOLANKI
40032	FA/2747/2013	27/09/2013	TBEA SHENYANG TRANSFORMERS GROUP CO. LTD.,	MR HEMANG M SHAH	ALSTOM PROJECTS INDIA LTD,ICICI BANK LTD	,MR SALIL M THAKORE
40033	FA/2749/2013	25/03/2014	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PREMJIBHAI RAMJIBHAI JAYPAL SINCE DECD. THROUGH HEIRS,LILABEN PREMJIBHAI RAMJIBHAI JAYPAL,RAJESHBHAI PREMJIBHAI JAYPAL,MANISHABEN PREMJIBHAI JAYPAL,CHIMANLAL DALICHAND,ORIENTAL INSRUANCE COMPANY LTD	,MR DAKSHESH MEHTA,MR. HEMAL SHAH
40034	FA/2751/2013	24/02/2015	PRAFUL KHANDUBHAI DESAI,		VILAS BIDYE,A S PATEL,J M SHAH,S PATEL,VISHNU ANANT MAHAJAN,ATUL H PATEL,A M SUDHALKAR,SHRIKANT DESAI,S R IYENGER,R A PATEL,S N WAGHELA,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	GOVERNMENT PLEADER,DELETED,RULE SERVED,RULE SERVED BY DS,SERVED BY AFFIX.(R)
40035	FA/2752/2013	24/02/2015	PRAFUL KHANDUBHAI DESAI,		VILAS BIDYE,PULLING JHAVERI-HARMAONY,VISHNU MAHAJAN,V M MEHTA,S N WAGHELA,AHOK LUKTUKE,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
40036	FA/2753/2013	24/02/2015	PRAFUL KHANDUBHAI DESAI,		VILAS BIDYE,KAMLESH S SHUKLA,NANDISH V GANDHI,JOINT CHARITY COMMISSIONER,CHAIRTY COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED
40037	FA/2756/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MENABEN GOBARBHAI,HEIRS OF RABARI GANESHBHAI GOVABHAI,RABARI JAVABEN GANESHBHAI,RABARI BHANUBEN GANESHBHAI,RABARI RAMESHBHAI GANESHBHAI,RABARI CHAMPABEN GANESHBHAI,RABARI BHAGVATIBEN GANESHBHAI	,MR AV PRAJAPATI
40038	FA/2757/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI CHATURDAS,	MR YATIN SONI,MR HITESH B PATEL
40039	FA/2758/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LALITKUMAR JOITARAM,	MR MAYUR RAJGURU
40040	FA/2759/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RASIKBHAI DAHYABHAI,	MR MAYUR RAJGURU

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40041	FA/2760/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PATEL BECHARBHAI SOMNATHBHAI,	MR MAYUR RAJGURU
40042	FA/2761/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI SHANKARLAL,	MR YATIN SONI,MR HITESH B PATEL
40043	FA/2762/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PATEL SHIVABHAI CHHANABHAI,	MR YATIN SONI,MR HITESH B PATEL
40044	FA/2763/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL SHANKARBHAI BABABHAI,	MR MAYUR RAJGURU
40045	FA/2764/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. PATEL BABUBHAI MAGANBHAI,PATEL MANIBEN BABUBHAI,PATEL BHAVESHBHAI BABUBHAI	,MR MAYUR RAJGURU
40046	FA/2765/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI RAMABHAI MOTIBHAI,	MR YATIN SONI,MR HITESH B PATEL
40047	FA/2766/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GIRISHBHAI JOITARAM,	MR MAYUR RAJGURU
40048	FA/2767/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI BHIKHABHAI,	MR YATIN SONI,MR HITESH B PATEL
40049	FA/2768/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI KACHARABHAI,	
40050	FA/2769/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI HARGOVANDAS,	
40051	FA/2770/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI VARVABHAI,	MR YATIN SONI,MR HITESH B PATEL
40052	FA/2771/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI AMBALAL PATEL,	
40053	FA/2772/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI ATMARAM MOHANLAL,	MR YATIN SONI,MR HITESH B PATEL
40054	FA/2773/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIR OF PATEL ATMARAM MATHURBHAI- PATEL RAJENDRAKUMAR ATMARAM,	MR YATIN SONI,MR HITESH B PATEL
40055	FA/2774/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI BHAGABHAI,	MR YATIN SONI,MR HITESH B PATEL
40056	FA/2775/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAGDISHBHAI RAICHANDDAS,	MR YATIN SONI,MR HITESH B PATEL
40057	FA/2776/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI KESHAVLAL,	MR YATIN SONI,MR HITESH B PATEL
40058	FA/2777/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ATMARAM LALDAS SINCE DECD. THRO HEIRS,PATEL ASHOKBHAI ATMARAM	,MR YATIN SONI,MR HITESH B PATEL
40059	FA/2778/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF PATEL ATMARAM LADAS OF ASHOKBHAI ATMARAM,	MR YATIN SONI,MR HITESH B PATEL
40060	FA/2779/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI AMBALAL,	
40061	FA/2780/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIKRAMBHAI GIRIDHARBHAI,	MR YATIN SONI,MR HITESH B PATEL
40062	FA/2781/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIKRAMBHAI AMICHANDBHAI,	MR YATIN SONI,MR HITESH B PATEL
40063	FA/2782/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANA JIVAJI VARVAJI SINCE DECD. THRO HEIRS,RATHOD VAKHATSINH SURSINH	
40064	FA/2783/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RASIKBHAI KHODABHAI,	MR YATIN SONI,MR HITESH B PATEL
40065	FA/2784/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHOGILAL RATANDAS,	MR YATIN SONI,MR HITESH B PATEL

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40066	FA/2785/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVDAS SHIVDAS,	MR YATIN SONI,MR HITESH B PATEL
40067	FA/2786/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI HARIBHAI,	MR YATIN SONI,MR HITESH B PATEL
40068	FA/2787/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL AMATHARAM SINCE DECD. THRO' HEIRS,PATEL DASHARATHBHAI MANIBHAI,PATEL RAMANBHAI MANIBHAI,PATEL AMRUTBHAI MANIBHAI,PATEL SAVITABEN MANIBHAI,PATEL KANUBHAI MANIBHAI,PATEL MAHENDRABHAI MANIBHAI	,MR YATIN SONI,MR HITESH B PATEL
40069	FA/2788/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAROTAMBHAI SHIVABHAI SINCE DECD. THRO HEIRS,PATEL CHANCHALBEN NAROTAMBHAI,PATEL MAHENDRABHAI NAROTAMBHAI,PATEL ROHITBHAI NAROTAMBHAI,PATEL DINESHBHAI NAROTTAMBHAI,PATEL RAJENDRABHAI NAROTTAMBHAI,PATEL HANSABEN NAROTTAMBHAI,PATEL NITABEN NAROTTAMBHAI	,MR YATIN SONI,MR HITESH B PATEL
40070	FA/2789/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODABHAI KALIDAS,	
40071	FA/2790/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI LALDAS SINCE DECD. THRO' HEIRS,PATEL JAYANTIBHAI NARAYANDAS	
40072	FA/2791/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTABEN NATHALAL,	
40073	FA/2792/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GIRISHBHAI BABUBHAI,	MR YATIN SONI,MR HITESH B PATEL
40074	FA/2793/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATHAK MAHENDRABHAI LABHSHANKAR,	MR AV PRAJAPATI
40075	FA/2794/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHIKABHAI MADEVBHAI,	MR AV PRAJAPATI
40076	FA/2795/2013	18/12/2013	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHOTABHAI JOITARAM,	
40077	FA/2796/2013	18/12/2013	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI JOITARAM,	MR YATIN SONI,MR HITESH B PATEL
40078	FA/2797/2013	18/12/2013	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE NEGINEER	GOVERNMENT PLEADER	PATEL KAMLABEN MANILAL,	
40079	FA/2798/2013	18/12/2013	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHAGAVANBHAI RATNABHAI,	MR AV PRAJAPATI
40080	FA/2799/2013	18/12/2013	SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABULAL CHUNILAL,	MR YATIN SONI,MR HITESH B PATEL
40081	FA/2800/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SHANKARBHAI,	RULE SERVED
40082	FA/2801/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI MANILAL,	RULE SERVED
40083	FA/2802/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI SHIVBHAI,	MR YATIN SONI,MR HITESH B PATEL
40084	FA/2803/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHABHAI MOTIBHAI,	MR YATIN SONI,MR HITESH B PATEL
40085	FA/2804/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAM KESHAVLAL,PATEL BHOLABHAI KESHAVLAL	RULE SERVED,MR AV PRAJAPATI
40086	FA/2805/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BALDEVBHAI MAYJIBHAI,	MR AV PRAJAPATI
40087	FA/2806/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI DHULABHAI,	MR YATIN SONI,MR HITESH B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40088	FA/2807/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI CHATURDAS,	MR YATIN SONI,MR HITESH B PATEL
40089	FA/2808/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL HARJIVANDAS,	MR AV PRAJAPATI
40090	FA/2809/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI NAROTTAMDAS,	MR YATIN SONI,MR HITESH B PATEL
40091	FA/2810/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PANKAJBHAI KANTILAL,	MR YATIN SONI,MR HITESH B PATEL
40092	FA/2811/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI SHANKALCHAND,PATEL SHAILESHBHAI KANTIBHAI	RULE NOT RECD BACK,MR AV PRAJAPATI
40093	FA/2812/2013	18/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI CHHAGANBHAI CHELABHAI,	MR AV PRAJAPATI
40094	FA/2814/2013	07/09/2017	PATEL MOHANBHAI AMBARAN UMMEDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
40095	FA/2815/2013	07/09/2017	PATEL KANTIBHAI TRIBHOVANDAS,PATEL PRAVINKUMAR TRIBHOVANDAS,PATEL NARENDRABHAI MADHAVLAL,PATEL DWARKABHAI MOHANLAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
40096	FA/2816/2013	07/09/2017	PATEL MANEKBHAI KESHAVLAL,PATEL MAHENDRABHAI KESHAVLAL,PATEL JOITIBEN KESHAVLAL,PATEL MADHUBEN KESHAVLAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,PATEL SOMABHAI SHAMALBHAI	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
40097	FA/2817/2013	07/09/2017	PATEL MANABHAI DHANJIBHAI,PATEL KANTIBHAI DHANJIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
40098	FA/2818/2013	07/09/2017	PATEL AMBALAL HIRABHAI TRIBHOVANDAS,PATEL VIRABHAI TRIBHOVANDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
40099	FA/2819/2013	07/09/2017	PATEL BHAGVANBHAI BHOLIDAS,PATEL JASHVANTBHAI BHAGWANDAS,PATEL MAHENDRABHAI BHAGWANDAS,PATEL MADHUBEN BHAGWANDAS,PATEL TARABEN BHAGWANDAS,PATEL MANILAL BHOLIDAS,PATEL PANKAJKUMAR MOHANLAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
40100	FA/2821/2013	12/12/2015	SPECIAL LAQ OFFICER,EXECUTIVE ENG.	GOVERNMENT PLEADER	JESANGBHAI KABHAIBHAI,	MR KM SHETH
40101	FA/2822/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITTHALBHAI SHIVABHAI,	MR KM SHETH
40102	FA/2823/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHODBHAI,	MR KM SHETH
40103	FA/2826/2013	15/10/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MS AMI K PATEL,MR P P LAKHANI	SURENDRASINH CHHATRASINH TANTOD,VISHAL SURENDRASINH TANTOD - MINOR,VAIBHAV SURENDRASINH TANTOD - MINOR,HASAM BIN ALI SAIYAD,GIRISH TRAVELS COURIERS	,MR MOHSIN M HAKIM
40104	FA/2827/2013	05/12/2013	NEW INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	AHMEDKHAN AKBARKHAN PATHAN,DHIRAJKUMAR VINODKUMAR,LEGAL HEIRS OF DEC. OF RAHEMSING MOVASIBHAI VASAVA,MEERABEN WIDOWN OF RAHEMSING MOVASI BHUCHHADTA.,ASMITABEN DAUGHTER OF RAHEMSING MOVASI,ROSHNABEN DAUGHTER OF RAHEMSING MOVASI THRU RES NO.,PINKIBEN DAUGHTER OF RAHEMSING MOVASI THRU RES. NO.,RAJNIBHAI SON OF RAHEMSING MOVASI THRU RES NO.	,MR MTM HAKIM
40105	FA/2829/2013	18/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BILALBHAI ABDULAZIZ SHERU,YAKUBBHAI AADAMBHAI MAKNOJIYA	

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40106	FA/2832/2013	22/10/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JAGDISH RAMBHAI JILADIYA,HINABEN JAGDISHBHAI JILADIYA,RAMBEN RAMBHAI JILADIYA,RAMBHAI RAYMALBHAI JILADIYA,ANSH JAGDISHBHAI JILADIYA- MINOR,HUSHEN YUSUFBHAI MAKRANI	
40107	FA/2838/2013	08/10/2014	MANPASAND SNACKS AND BEVERAGES P. LTD,	MR HARESH J TRIVEDI	IFFCO TOKYO GENERAL INS. CO. LTD,PRAKASH KANTILAL,SHILPA PRAKASHBHAI KADIA,JAHANVI PRAKASHBHAI KADIA-MINOR,KANTILAL OCCHAVLAL KADIA,MANHARBEN KANTILAL KADIA	,MR. ALKESH N SHAH,MR NIRAV C SANGHAVI
40108	FA/2839/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MELABHAI PRAJAPATI,	MR KM SHETH
40109	FA/2841/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NIRVAKUMAR ARVINDBHAI,	MR KM SHETH
40110	FA/2842/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BAKORBHAI MADHAVBAHI PATEL,RAIBEN WD-O BAKORBHAI MADHAVBHAI,BIPINBHAI BAKORBHAI,KANUBHAI BAKORBHAI,VIDYABEN D-O BAKORBHAI	,MR KM SHETH
40111	FA/2850/2013	23/09/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMAD ALI UMARJI AMIJI UGARADHAR,YUSUF ALI UMARJI AMIJI UGARADHAR	,MR KM SHETH
40112	FA/2853/2013	27/09/2013	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	LAXMIBEN BHIKHABHAI PARMAR,BHAVESH A VYASH	
40113	FA/2857/2013	26/09/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	,MR VIBHUTI NANAVATI	LILADHAR AMBALAL ALIAS ABJIBHAI POKAR-PATEL,LAXMIBEN LILADHAR POKAR-PATEL,JAGRUTIBEN LILADHAR POKAR-MINOR THRO' LAXMIBEN LILADHAR POKAR-PATEL,NILKUMAR LILADHAR POKAR-MINOR THRO' LAXMIBEN LILADHAR POKAR-PATEL,PATIDAR SEVA SANGH CHARITABLE TRUST	RULE NOT RECD BACK,RULE SERVED
40114	FA/2859/2013	04/12/2013	JITENDRABHAI SHANTILAL PAKHALI,CHETNABEN JITENDRABHAI PAKHALI	MR.HIREN M MODI	PATEL FOUNDARY ENGINEERING WORKS,DILIPBHAI RATILAL PATEL,SHASHIKANT SHANTILAL PATEL,ORIENTAL INSURANCE CO LTD	MR VC THOMAS,MR JINESH H KAPADIA
40115	FA/2860/2013	14/12/2019	UMESH CHANDUBHAI PATEL,	MR.HIREN M MODI	INISBHAI TURMOHAMAD VORA,SIKANDARSA ISMAILSA DIVAN,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
40116	FA/2863/2013	23/04/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	UTTAMBHAI DUNGARJI @ DUNGARIYABHAI VASAVA,RUPSINGBHAI SHANKARBHAI VASAVA,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,OFFICE OF THE PWD	GOVERNMENT PLEADER,DELETED,MR MTM HAKIM
40117	FA/2865/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI MELABHAI,	MR KM SHETH
40118	FA/2866/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MELABHAI,MANGALBHAI MELABHAI	MR KM SHETH
40119	FA/2867/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS HARIBHAI ZINABHAI,MANIBEN WIDOW OF HARIBHAI ZINABHAI,UJAMBEN WIDOW OF HARIBHAI ZINABHAI,MANUBHAI HARIBHAI,CHATURBHAI HARIBHAI PARMAR,CHANCHALBEN DAUGHTER OF HARIBHAI,PARVATIBEN DAUGHTER OF HARIBHAI,PUSHPABEN DAUGHTER OF HARIBHAI	,MR KM SHETH
40120	FA/2868/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AIYUBBHAI JASHBHAI,	MR KM SHETH
40121	FA/2869/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANDKISHOR BHAILALBHAI PATEL,	MR KM SHETH
40122	FA/2870/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KIRITBHAI JESANGBHAI PATEL,	MR KM SHETH
40123	FA/2871/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARBHAI BABARBHAI,	MR KM SHETH
40124	FA/2872/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVATISAGAR SHIVABHAI,	
40125	FA/2873/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG RAMSANG,	MR KM SHETH

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40126	FA/2874/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURAJBEN WIDOW OF MELABHAI,	MR KM SHETH
40127	FA/2875/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI GAMANBHAI,	MR KM SHETH
40128	FA/2876/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAMBHAI RANCHHODBHAI,	MR KM SHETH
40129	FA/2877/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIBEN WIDOW OF PRABHUDAS GOVIND,	MR KM SHETH
40130	FA/2878/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMANBHAI DADABHAI,	MR KM SHETH
40131	FA/2879/2013	09/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIMANSHUBHAI ARVINDBHAI,	MR KM SHETH
40132	FA/2883/2013	08/07/2016	BHARATBHAI SAKALCHAND SHAH,	MR DHIRAJ M PATEL	BABITABEN DHARAMCHAND SHAH,ASHABEN PRAVINKUMAR SHAH,GAURAV CO-OP. HOU. SOC. LTD	UNSERVED EXPIRED (R),ABHIMANYU RATHOD
40133	FA/2884/2013	27/09/2013	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	VIJAYBHAI ALIAS VARJANGBHAI RANCHHODBHAI MALI,NAVINKUMAR THAKERSHIBHAI THAKKER,SHAMBUBHAI GOPALDAS THAKKER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,BHERAJI BHUTAJI PUROHIT	
40134	FA/2885/2013	08/04/2017	SPECIAL L A Q OFFICER,,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	RANJISINH HIRABHAI PARMAR,	MR KM SHETH
40135	FA/2886/2013	06/12/2014	SPECIAL L A Q OFFICER,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIGANGABEN KEVADBHAI RAMANBHAI DAHYABHAI,	MR KM SHETH
40136	FA/2888/2013	08/04/2017	SPECIAL L A Q OFFICER,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MELABHAI PRAJAPATI,	MR KM SHETH
40137	FA/2889/2013	12/12/2015	SPECIAL L A Q OFFICER,,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI BHAILALBHAI PATEL,	MR KM SHETH
40138	FA/2895/2013	13/11/2013	ORIENTAL INSRUANCE COMPANY LTD,	MS KARUNA V RAHEVAR	GELABHAI KHIMABHAI PARMAR,VINODBHAI SAMATBHAI CHAUHAN	
40139	FA/2898/2013	07/02/2014	VIKRAMKUMAR VIJAYBHAI PATEL,	MR MURALI N DEVNANI	VIMLABEN W-O JASHBHAI SHIVABHAI PATEL-EXPIRED,MAHESHBHAI JASHBHAI PATEL,RAJESHBHAI JASHBHAI PATEL,JASHBHAI SHIVABHAI PATEL,CITY SURVEY SUPERINTENDENT,SUB REGISTRAR,STATE OF GUJARAT	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),MS ANU S VERMA
40140	FA/2899/2013	15/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	RAJESHKUMAR MAHESHDAN GADHAVI,SURESHBHAI HARJIBHAI PATEL	
40141	FA/2900/2013	04/08/2015	ARVINDBHAI B PATEL,	MR PRABHAKAR UPADYAY	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER,TALUKA DEVELOPMENT OFFICER	
40142	FA/2901/2013	04/08/2015	ARVINDBHAI B PATEL,	MR PRABHAKAR UPADYAY	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER,TALUKA DEVELOPMENT OFFICER	
40143	FA/2902/2013	24/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KANUBHAI ARJANBHAI VYAS,DIWALIBEN DINABHAI DALIT - CHAUHAN,DINABHAI ALIAS DINESHBHAI RAVABHAI DALIT-CHAUHAN,GOMTIBEN DINABHAI ALIAS DINESHBHAI DALIT-CHAUHAN	,MR.HIREN M MODI
40144	FA/2905/2013	03/10/2013	BHARTIBEN W/O MANOJKUMAR PATELTHRO'POA,NAGINBHAI BHOLABHAI PATEL	MR. RAHUL R DHOLAKIA	RAMSINGBHAI NARSINGBHAI CHAUDHARI,ORIENTAL INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)

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40145	FA/2907/2013	03/12/2013	HEIRS OF DECD. HARIBHAI KESHAVLAL PARGHI,KESHAVLAL KHANABHAI PARGHI(DEAD),ARVINDBHAI KESHAVLAL PARGHI	MS AMRITA AJMERA	MANOJBHAI GELABHAI PARMAR,NATIONAL INSURANCE CO.LTD.,BHURABHAI SAVAJI RAJPUT,AAGALCHAND P. ANONADA,THE ORIENTAL INSURANCE CO.LTD.,RAJANBEN KHODIDAS,MINOR SNEHABEN HARIBHAI THRO RAJANBEN KHODIDAS	,MR MEHUL SHARAD SHAH,MR VC THOMAS,MS ZARANA N PANDYA
40146	FA/2908/2013	03/08/2016	PRAJAPATI DHANJIBHAI BHIKHABHAI,	MR JM BAROT	AMJAD KHAN S/O KALU KHAN,NATIONAL INSURANCE COMPANY LIMITED,DASHRATHBHAI R PATEL,NEW INDIA INSURANCE COMPANY LIMITED	NOTICE SERVED,DELETED,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
40147	FA/2910/2013	09/05/2019	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	INDIRABEN GOPALSINH GOHIL,HEMANGANI GOPALSINH GOHIL,PRANJAL GOPALSINH GOHIL,MANUBEN HIMATSING GOHIL,SATYA PRAKESH YADAV,HINDALCO INS. LTD.	MR MTM HAKIM,MR.VARUN K.PATEL
40148	FA/2911/2013	09/05/2019	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HINABEN BHAVESH PRAJAPATI,FORAM BHAVESH PRAJAPATI,BHIKHABHAI AMTHARAM PRAJAPATI,KALABEN BHIKHABHAI PRAJAPATI,SATYA PRAKESH YADAV,HINDALCO INS. LTD.	MR MTM HAKIM,MR.VARUN K.PATEL
40149	FA/2919/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SOMABHAI GORDHANBHAI,SURAJBEN WDO SOMABHAI GORDHANBHAI,RATNABEN DO CHHITUBHAI SOMABHAI,KARANBHAI CHHITUBHAI,BALVANTBHAI CHHITUBHAI,MINABEN D-O CHHITUBHAI SOMABHAI,AMARSANG SOMABHAI,CHANDRASANG SOMABHAI,MANUBHAI SOMABHAI,PUJIBEN D- SOMABEN GORDHANBHAI,MANILAL SOMABHAI	,MR KM SHETH
40150	FA/2920/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI CHHAGANBHAI,	MR KM SHETH
40151	FA/2921/2013	22/10/2013	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ABIDBHAI YUSUFBHAI SHEKH,HARSHIDABEN GAUTAMBHAI RATHWA,GAUTAMBHAI GOVINDBHAI RATHWA,MIKLIBEN GAUTAMBHAI RATHWA	
40152	FA/2926/2013	04/10/2013	NAVINBHAI DOSHI,	MR JITENDRA H SINGH	PUNMARAM LAKHARAM JAT (CHAUDHARY),NEW INDIA INSURANCE CO LTD	MR PALAK H THAKKAR,MR P P MAJMUDAR,MR. VIPUL B SUNDESHA
40153	FA/2929/2013	30/01/2014	UNION OF INDIA,	MR RAVI KARNAVAT	N A PATEL-DECEASED,MRS.CHANDRIKABEN A. PATEL,MRS.KINNARI NILESH PATEL,MRS.NIKKI NILESH PATEL,MR.JAINIL NILESH PATEL,MR.MAYANK A. PATEL,MR.KAMLESH A. PATEL	,MR JF MEHTA
40154	FA/2933/2013	24/10/2013	SANJIV SHAH,	MR JAYESH A KOTECHA	VAISHALI ENTERPRISE,	MR KEYUR K ACHARYA
40155	FA/2934/2013	09/10/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	NATVARBHAI VIRABHAI,	MR NIRAV V JOSHI
40156	FA/2936/2013	09/10/2013	REGIONAL DIRECTOR,	MS HINA DESAI	KANJIBHAI BAPUDAS,	MR NIRAV V JOSHI
40157	FA/2937/2013	09/10/2013	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	PARSHOTTAMBHAI MULJIBHAI PARMAR,	MR BHARAT SHAH
40158	FA/2938/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NASIR AKBAR HABIB,	RULE SERVED,MR KM SHETH
40159	FA/2939/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD HASAN,	RULE SERVED,MR KM SHETH
40160	FA/2940/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI KASAM,	RULE SERVED,MR KM SHETH
40161	FA/2941/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTUBHAI AKBAR,	RULE SERVED,MR KM SHETH

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40162	FA/2942/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MAHMAD KARIM,KULSAMBEN MAHMAD	,RULE SERVED
40163	FA/2943/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF RAHIM UMAR,SIKANDAR RAHIM	,RULE SERVED,MR KM SHETH
40164	FA/2944/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASUBEN ALI AMIR,	RULE SERVED,MR KM SHETH
40165	FA/2945/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLI AMIR,	RULE SERVED,MR KM SHETH
40166	FA/2946/2013	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BIBIBEN MOHMAD IBRAHIM,	MR KM SHETH
40167	FA/2947/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI ADAM SINCE DECE. THRO.'LEGAL HEIRS,HASAN ALI IBRAHIM VALI ADAM,JEBUN ALI IBRAHIM VALI ADAM,RABIYA ALI IBRAHIM VALI ADAM,SHABBIR ALI IBRAHIM VALI ADAM,MOHAMAD HANIF ALI IBRAHIM VALI ADAM,SALIM ALI IBRAHIM VALI ADAM,ABDUL RAHIM ALI IBRAHIM VALI ADAM,USAMAN GANI ALI IBRAHIM VALI ADAM	,MR KM SHETH
40168	FA/2951/2013	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SUMANBHAI SUKHABHAI AHIR,JAGDISHBHAI RIKHALDAS SHAH,SUMANBHAI BUDHABHAI RATHOD,VIJAY BUDHABHAI RATHOD,SANGITABEN BUDHALAL RATHOD	RULE SERVED,MR. MUKESH T MISHRA
40169	FA/2953/2013	25/11/2013	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	MINABEN GAFIRBHAI @ GOFIRBHAI KOTVALIYA,SANDIP GAFIRBHAI @ GOFIRBHAI KOTVALIYA,RAKESH GAFIRBHAI @ GOFIRBHAI KOTVALIYA,SUNIL GAFIRBHAI @ GOFIRBHAI KOTVALIYA,HARJIBHAI DITIYABHAI KOTVALIYA,DULIBEN HARJIBHAI KOTVALIYA,SABIRBHAI SHAHBUDDINBHAI,DELHI GUJARAT FLIT CAREERS	,MR RAJESH K SHAH
40170	FA/2954/2013	07/01/2014	THE NEW INDIA ASSURANCE CO.LTD - MUMBAI/SURAT,	MR VIBHUTI NANAVATI	DINESHKUMAR CHHOTELAL TIWARI,MANAGER - TATA MOTORS LTD,DELETED,NARESH DHANSUKHLAL SHAH,ORIENTAL INSURRANCE CO.LTD,AMIBEN WIDOW OF JIGARBHAI ASHWINBHAI SHAH,KALP JIGARBHAI SHAH - MINOR,ASHWINBHAI KANTILAL SHAH	,MR.HIREN M MODI
40171	FA/2955/2013	07/01/2014	THE NEW INDIA ASSURANCE CO.LTD - MUMBAI/SURAT,	MR VIBHUTI NANAVATI	DINESHKUMAR CHHOTELAL TIWARI,MANAGER - TATA MOTORS LTD,DELETED,NARESH DHANSUKHLAL SHAH,ORIENTAL INSURRANCE CO.LTD,PARIMAL DHANSUKHLAL SHAH	,MR.HIREN M MODI
40172	FA/2956/2013	07/01/2014	THE NEW INDIA ASSURANCE CO.LTD - MUMBAI/SURAT,	MR VIBHUTI NANAVATI	DINESHKUMAR CHHOTELAL TIWARI,MANAGER - TATA MOTORS LTD,DELETED,NARESH DHANSUKHLAL SHAH,ORIENTAL INSURRANCE CO.LTD,VAISHALIBEN PARIMAL SHAH	,MR.HIREN M MODI
40173	FA/2957/2013	07/01/2014	THE NEW INDIA ASSURANCE CO.LTD - MUMBAI/SURAT,	MR VIBHUTI NANAVATI	DINESHKUMAR CHHOTELAL TIWARI,MANAGER - TATA MOTORS LTD,DELETED,NARESH DHANSUKHLAL SHAH,ORIENTAL INSURRANCE CO.LTD,HEMABEN WD-O MINESHCHANDRA CHANDRAKANT BUNDELA,PRATIKSHABEN M BUNDELA,BHANUBEN WDO CHANDRAKANT NARANBHAI BUNDELA,JAGRUTIBEN CHANDRAKANTBHAI BUNDELA	,MR.HIREN M MODI
40174	FA/2960/2013	18/07/2016	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NARESH ALIAS JIGNESH JAYANTIBHAI PANCHAL,VINANTABEN JAYANTIBHAI PANCHAL,RAJESHBHAI JAYANTIBHAI PANCHAL,JAYESHKUMAR BHIKHABHAI PATEL,ALPESHKUMAR BHIKHABHAI PATEL	,(MR PARESH M DARJI)
40175	FA/2968/2013	14/09/2019	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VIKRAMBHAI VIHABHAI BHARWAD,ASHOKBHAI PUNAMBHAI PARMAR,SHANABHAI PUNABHAI PARMAR	,RULE SERVED,MR.HIREN M MODI
40176	FA/2970/2013	07/10/2014	SHILPABEN MEHULBHAI VALODARA,	MR PY DIVYESHVAR	MEHULBHAI ALIAS JITENDRA JASHVANTRAI VALODARA,	MR DIPAN DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40177	FA/2971/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ISHVARBHAI BHAGWANBHAI,BHIKHABHAI BHAGWANBHAI,SHANTILAL BHAGWANBHAI,NATVARBHAI BHAGWANBHAI	ABATED,RULE SERVED
40178	FA/2973/2013	11/10/2013	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MASTU AKBAR ALBHA,	MR KM SHETH
40179	FA/2974/2013	12/11/2016	SPECIAL LAND ACQ. OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI DABHIBHAI,	RULE SERVED,MR KM SHETH
40180	FA/2976/2013	22/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER	GANGABEN DHARAMDAS,NADINBHAI DHARAMDAS,MANHARBHAI DHARAMDAS,BHAGWANDAS DHARAMDAS,NARMADABEN THAKORBHAI PATEL,VIDHYABEN VINODLAL PATEL,KALAVATIBEN ASHOKKUMAR PATEL,DAXABEN KIRITKUMAR PATEL,CHAMPABEN NAGINBHAI,BIJITKUMR NAGINBHAI,GAYATRIBEN NAGINBHAI,ASHUTOSH NAGINBHAI	
40181	FA/2979/2013	16/10/2014	SHINU JAVED MANSURI,	MS MEGHA JANI	JAVED HUSSAIN MANSURI,	MR MM TIRMIZI
40182	FA/2980/2013	23/12/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	HARUN UMAR PATRA,HUSEN HARUN PATRA,KHAIRUN HARUN PATRA,HAJRABEN HARUN PATRA,IQUABAL HARUN PATRA,MARIYAMBEN UMARBHAI PATRA,DEVABHAI KHIMABHAI SAMLA	,MR MAKBUL I MANSURI
40183	FA/2986/2013	23/04/2014	HIMANSHU LABHSHNAKER JOSHI,	MR JF MEHTA	MANISHA HIMANSHU JOSHI,	MS BHAVIKA H KOTECHA,HCLS COMMITTEE
40184	FA/2987/2013	23/10/2013	KASHYAP MAHESHBHAI BHATT,	MR HEMANT B RAVAL	SHEETAL KASHYAP MAHESHBHAI BHATT,	
40185	FA/2988/2013	20/10/2015	CHAIRMAN/ SECRETARY,	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA	NARANPURA MAZDOOR KAMDAR SAHKARI MANDALI LTD,	NANAVATI ASSOCIATES
40186	FA/2989/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI NARANBHAI GOVABHAI,	MR AV PRAJAPATI
40187	FA/2990/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI ARJANBHAI MERAJBHAI,	
40188	FA/2991/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JERAMBHAI GOVABHAI,	MR AV PRAJAPATI
40189	FA/2992/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROHIT HIRABHAI KHANABHAI,	
40190	FA/2993/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JERAMBHAI ZAVERBHAI,	MR AV PRAJAPATI
40191	FA/2994/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA JIVANBHAI CHUNABHAI,	MR AV PRAJAPATI
40192	FA/2995/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENMA MADHABHAI DHANABHAI,	MR AV PRAJAPATI
40193	FA/2996/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR ISHWARBHAI SOMABHAI,	MR AV PRAJAPATI
40194	FA/2997/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MAHADEVBHAI RAYMOLBHAI,	MR AV PRAJAPATI
40195	FA/2998/2013	14/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KAHALBEN D-O KARSHANBHAI MEVABHAI,	
40196	FA/2999/2013	11/10/2013	KULSUMBEN WD/O MAYUDDIN GULUBHAI,MOHSIN MAYUDDIN MODASIYA,RUBINA MAYUDDIN MODASIYA MINOR,MUZAMIL MAYUDDIN MODASIYA,GULUBHAI RASULBHAI MODASIYA	MR R.K.MANSURI	BHIMSINH DALISINH TAGADIYA,VALCHAND DHANSUKH (DHANRUP) LABANA,ORIENTAL INSURANCE COMPANY	,MR VIBHUTI NANAVATI
40197	FA/3000/2013	18/11/2013	RAHUL NARSIBHAI MARVI,	MR. HEMAL SHAH	TARULATABEN A GONDALIA,UNITED INDIA INSURANCE COMPANY LIMITED	,MR PALAK H THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40198	FA/3006/2013	10/07/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	VINUBHAI MAGANBHAI TALPADA,MAKSUDKHAN SHARIFKHAN PATHAN	MR VIJAY H NANGESH,MS ASHLESHA M PATEL
40199	FA/3008/2013	15/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALU KASAM,	MR KM SHETH
40200	FA/3009/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLAHRAKHA KASAM,KALU KASAM	RULE SERVED,MR KM SHETH
40201	FA/3010/2013	15/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLI RAHIM BAVAJI,	MR KM SHETH
40202	FA/3011/2013	15/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IKBAL ISMAIL JORBHA,	MR KM SHETH
40203	FA/3012/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMADBHAI JIVANBHAI,	MR YATIN SONI,MR HITESH B PATEL
40204	FA/3013/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGJI BHAGUBHAI,	MR YATIN SONI,MR HITESH B PATEL
40205	FA/3014/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI DHANABHAI,	
40206	FA/3015/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATUBHAI MAFATBHAI,	MR YATIN SONI,MR HITESH B PATEL
40207	FA/3016/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPSING SHIVUBHAI,	
40208	FA/3017/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJESHBHAI HASANBHAI,	
40209	FA/3018/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMALBHAI JAMALBHAI,	MR YATIN SONI,MR HITESH B PATEL
40210	FA/3019/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN REHMANBHAI,	MR YATIN SONI,MR HITESH B PATEL
40211	FA/3020/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALIBHAI HAMADBHAI,	MR YATIN SONI,MR HITESH B PATEL
40212	FA/3021/2013	17/10/2013	ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAMMADBHAI JAMALBHAI,	MR YATIN SONI,MR HITESH B PATEL
40213	FA/3022/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHIBEN BECHARDAS,	
40214	FA/3023/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AYESHABEN AHMADBHAI,VALIBHAI AHMADBHAI	MR KM SHETH
40215	FA/3024/2013	15/10/2013	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GOVINDBHAI GEMALBHAI CHAUHAN,RANJITBHAI SHANTILAL CHAUHAN,MANSINGBHAI BUPATSINH RAJ	,MR P P MAJMUDAR
40216	FA/3025/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYABHAI GANGARAM- HEIR OF RAMSANG SAMALA,	MR KM SHETH
40217	FA/3027/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVBHAI GANGARAM HEIR OF RAMSANG SAMALA,	MR KM SHETH
40218	FA/3028/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASUBHAI KRISHNA SHANKAR HEIR OF RAMSANG SAMALA,	MR KM SHETH
40219	FA/3029/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJUNBHAI SHIVABHAI PATEL.,TRIBHOBANBHAI SHIVABHAI,MAHADEVBHAI SHIVABHAI,MAHESHBHAI SHIVABHAI,KANUBHAI SHIVABHAI,VIMALABEN D-O SHIVABHAI HEIR OF RAMSANG SAMALA	,MR KM SHETH
40220	FA/3030/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBHAI BHIKHABHAI PATEL HEIR OF RAMSANG SAMALA,	MR KM SHETH
40221	FA/3031/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANANKUMAR GHANSHYAMBHAI PATEL HEIR OF RAMSANG SAMALA,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40222	FA/3032/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI BHAILALBHAI PATEL HEIR OF RAMSANG SAMALA,MAHESHBHAI BHAILALBHAI PATEL HEIR OF RAMSANG SAMALA	,MR KM SHETH
40223	FA/3033/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI BHAGWANBHAI PATEL- HEIR OF RAMSANG SAMALA,	MR KM SHETH
40224	FA/3035/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAMNABEN SHIVABHAI HARGOVAN - HEIR OF RAMSANG SAMALA,	
40225	FA/3036/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUSHVADAN MADHAVBHAI - HEIR OF RAMSANG SAMALA,	MR KM SHETH
40226	FA/3037/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI ISHVARBHAI PATEL HEIR OF RAMSANG SAMALA,	MR KM SHETH
40227	FA/3038/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARUNKUMAR ALIAS LAXMIDAS AMBALAL HEIR OF RAMSANG SAMALA,	MR KM SHETH
40228	FA/3039/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYABHAI AMBALAL HEIR OF RAMSANG SAMALA,	MR KM SHETH
40229	FA/3041/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATVARBHAI BABARBHAI- HEIR OF RAMSANG SAMALA,	MR KM SHETH
40230	FA/3042/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI MANIBHAI HEIR OF RAMSANG SAMALA,KAPILABEN CHIMANBHAI PATEL HEIR OF RAMSANG SAMALA	,MR KM SHETH
40231	FA/3043/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI RANCHODBHAI,	
40232	FA/3044/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF PATEL KESHAVLAL NARSINHBHAI,PATEL LAXMANBHAI KESHAVLAL	
40233	FA/3045/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI PUNJABHAI,	
40234	FA/3046/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI MADHAVLAL,	(MR A J PATEL)
40235	FA/3047/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI HARGOVANDAS,	
40236	FA/3049/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KASHIBEN WD-O CHHAGAN NARSOTTAM,MOTIBHAI CHHAGANBHAI,CHHOTUBHAI CHHAGANBHAI	,RULE SERVED,MR KM SHETH
40237	FA/3050/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANG BHAGWANSANG,SHARVANBHAI BHAGWANSANG,SHANTILAL BHAGWANSANG,RAMANBHAI BHAGWANSANG,HEIRS OF NATVARBHAI BHAGWANSANG,DILIPBHAI NATVARBHAI,SHAILESHBHAI NATVARBHAI	,UNSERVED EXPIRED (R),MR KM SHETH
40238	FA/3052/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI CHHAGANBHAI,	
40239	FA/3053/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAIBHAI KHODABHAI,KASHIBEN KHODABHAI	RULE SERVED,UNSERVED EXPIRED (R),MR KM SHETH
40240	FA/3054/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHULABHAI CHHAGANBHAI,JIVANBHAI DHULABHAI,VAGAJIBHAI DHULABHAI,UDESANGBHAI DHULABHAI	,RULE SERVED,MR KM SHETH
40241	FA/3055/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DASHRATHBHAI AMARSANG,	RULE SERVED,MR KM SHETH
40242	FA/3056/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN WD-O MOTI CHHAGAN,MOTIBHAI CHHAGANBHAI,JIVANBHAI DHULABHAI,DHANJIBHAI DHULABHAI,VAGHJIBHAI DHULABHAI	RULE SERVED,MR KM SHETH

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40243	FA/3058/2013	17/10/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI VITTHALBHAI,	
40244	FA/3061/2013	28/03/2014	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	AMARSINH NAINSINH CHAUHAN,AHMEDHASAN A RAHEMAN MEMON,MAHAMAD AARIF ALIAS RAJU AHEMAD HASAN MEMON,MAHAMAD IRSAD AHEMADHASAN MEMON,KANTILAL SHANABHAI PAGI,SHANABHAI AMRABHAI PAGI,RUKHIBEN SHANABHAI PAGI	,RULE NOT RECD BACK,RULE SERVED,MR R.K.MANSURI,MR KUNAL S SHAH
40245	FA/3064/2013	26/12/2013	NEW INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAKUNTALABEN WD-O FATESINH LALABHAI VAGHELA,HETALBEN FATESINH VAGHELA,LALABHAI PARMABHAI VANKAR,LAKHIBEN LALABHAI VANKAR,MEHMOODKHAN AZIZKHAN PATHAN	RULE NOT RECD BACK,RULE SERVED,MR.HIREN M MODI
40246	FA/3066/2013	28/11/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR HITESH N ACHARYA	AAMADBHAI NURBHAI MODIYA,ISMAILBHAI KASAMBHAI BHADARKA	
40247	FA/3068/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEIRS OF DECD RAJESHBHAI SHANKARLAL PATEL,RAMILABEN WD-O. RAJESHBHAI SHANKERBHAI,DHRUVKUMAR RAJESHBHAI PATEL,SHANKERLAL KASHIRAM PATEL,MANIBEN WIFE OF SHANKERBHAI KASHIRAM PATEL	,MS ANU S VERMA
40248	FA/3069/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NANDABEN WD-O. KANUBHAI AMBALAL RAVAL,KRISHNABEN DAUGHTER OF KANUBHAI AMBALAL RAVAL,NITABEN DAUGHTER OF KANUBHAI AMBALAL RAVAL,BHJAVIK KANUBHAI AMBALAL RAVAL,LILABEN WIDOW OF AMBALAL RAVAL,JOITARAM KASHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	NOTICE SERVED,MR DAKSHESH MEHTA
40249	FA/3070/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEIRS OF DECD KALUBHAI JOITARAM PATEL- JOITARAM KASHIDAS PATEL,MANIBEN JOITARAM PATEL,JOITARAM KASHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	,MS ANU S VERMA,MR DAKSHESH MEHTA
40250	FA/3071/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NANDABEN WD-O RAJESHBHAI ALIAS RAMANBHAI JAGJIVANDAS THAKKAR,HASMUKHBHAI RAJESHBHAI THAKKAR THROUGH NANDABEN THAKKAR,SWETABEN DAUGHTER OF RAJESHBHAI JAGJIVANDAS THAKKAR THROUGH NANDABEN THAKKAR,JAGJIVANDAS CHATURBHAI THAKKAR,SHARDABEN WIFE OF JAGJIVANDAS CHATURBHAI THAKKAR,JOITARAM KASWHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	NOTICE SERVED,UNSERVED EXPIRED (N),MS ANU S VERMA,MR DAKSHESH MEHTA
40251	FA/3072/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BABULAL UGARCHAND PATEL,RAJESHBHAI S PATEL,JOITARAM KASWHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	NOTICE SERVED,UNSERVED EXPIRED (N),MR DAKSHESH MEHTA,(MR PARESH M DARJI)
40252	FA/3073/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEIRS OF DECD MUKESHBHAI KASHIRAM PATEL- BHAVNABEN WD-O MUKESHBHAI KASHIRAM,KEYURBHAI MUKESHBHAI PATEL THROUGH BHAVNABEN PATEL,NIRIKSHABEN DAUGHTER OF MUKESHBHAI KASHIRAM THROUGH BHAVNABEN PATEL,KASHIRAM DHANDAS PATEL,KANTABEN WIFE OF KASHIRAM DHANDAS PATEL,JOITARAM KASHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	NOTICE SERVED,MS ANU S VERMA,MR DAKSHESH MEHTA
40253	FA/3074/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEIRS OF DECD ASHWINBHAI TULSIBHAI PATEL- JAYSHRIBEN WD-O ASHWINBHAI T. PATEL,TULSIBHAI MANCHARAM PATEL,MANIBEN WIFE OF TULSIBHAI MANCHARAM PATEL,HETI ALIAS HETVIBEN ASHWINBHAI PATEL THROUGH JAYSHRIBEN PATEL,JOITARAM KASHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	NOTICE SERVED,MS ANU S VERMA,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40254	FA/3075/2013	05/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BHARATKUMAR PARSHOTTAMDAS PATEL,JOITARAM KASHIBHAI PATEL,ORIENTAL GENERAL INSURANCE COMPANY	NOTICE SERVED,MS ANU S VERMA,MR DAKSHESH MEHTA
40255	FA/3076/2013	24/03/2014	NALINIBEN RAJNIKANT PATEL,SARLABEN JASBHAI PATEL,DARPAN MAYURBHAI AMIN	MR YATIN SONI	RASHMIKANT MANUBHAI AMIN,MAYURBHAI MANUBHAI AMIN,RECEIVER- BRANCH MANAGER,SUKETU RASHMIKANT AMIN,RAHUL RASHMIKANT AMIN,TARULATA RASHMIKANT AMIN,BHARTIBEN MAYURBHAI AMIN,TARPAN MAYURBHAI AMIN,EXECUTIVE ENGINEER	
40256	FA/3077/2013	22/11/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	SHARDABEN DHIRUBHAI RAIYANI,MURUBHAI LAKHUBHAI BASIYA,RANJITSINH JILLUBHA CHAUHAN	
40257	FA/3080/2013	31/03/2014	KAPILABEN WD/O RAVJIBHAI RAMABHAI SOLANKI,RESHMABEN RAKESHBHAI SOLANKI	MR.HIREN M MODI	SURESHBHAI MAHENDRABHAI PARMAR,ORIENTAL INSURANCE CO LTD	
40258	FA/3081/2013	17/02/2014	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	RAMJAN ISMAIL NAREJA,SUBHANBANU W-O RAMJAN NAREJA,GAMBHIRSINH CHANDANSINH VAGHELA,ANIRUSHSINH FATEHSINH JADEJA	RULE SERVED,DIPAK N JOSHI
40259	FA/3082/2013	02/05/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SHATRUDHANBHAI DWARKADAS MANDANI,GAYATRI SHATRUDHAN MANDANI HEIRS OF SHATRUDHANBHAI DWARKADAS MANDANI,PRAVINBHAI JIVANBHAI KHATANA,ASHOKBHAI HARSHADBHAI RAJYAGURU,MAMADBHAI JUSABHAI SUMRA,DINESHBHAI R SHAH,UNITED INDIA INSURANCE CO. LTD	,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
40260	FA/3083/2013	02/05/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	SHILABEN SHATRUDHANBHAI MANDANI,GAYATRI SHATRUDHAN MANDANI HEIRS OF SHATRUDHANBHAI DWARKADAS MANDANI,PRAVINBHAI JIVANBHAI KHATANA,ASHOKBHAI HARSHADBHAI RAJYAGURU,MAMADBHAI JUSABHAI SUMRA,DINESHBHAI R SHAH,UNITED INDIA INSURANCE CO. LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
40261	FA/3084/2013	02/05/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	DIPTIBEN ATMARAM MADHVANI,MIRADEVI ATMARAM MADHVANI,PRAVINBHAI JIVANBHAI KHATANA,ASHOKBHAI HARSHADBHAI RAJYAGURU,MAMADBHAI JUSABHAI SUMRA,DINESHBHAI R SHAH,UNITED INDIA INSURANCE CO. LTD	,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
40262	FA/3085/2013	14/09/2019	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHARATBHAI CHANDUBHAI RAVAL,GIRDHAR ASSOCIATE,LEGAL HEIRS OF DECD. DARSHANKUMAR PASHABHAI PATEL,PASHABHAI KACHARABHAI PATEL,DAKSHABEN PASHABHAI PATEL	,RULE SERVED,MR R.K.MANSURI,(MR PARESH M DARJI)
40263	FA/3090/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVAJI RAMAJI THROUGH HEIRS- CHATURJI BAVAJI,	MR YATIN SONI
40264	FA/3091/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOTIBHAI RANCHHODBHAI,	MR YATIN SONI
40265	FA/3092/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOTIBHAI RAMABHAI,	MR YATIN SONI
40266	FA/3093/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI BAVAJI,MOTIBHAI RANCHHODBHAI,VECHATBHAI AMIDAS	,MR YATIN SONI
40267	FA/3094/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GEBABHAI KARSHANBHAI,	MR YATIN SONI
40268	FA/3095/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KODIBEN MOTIBHAI,	MR YATIN SONI
40269	FA/3096/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GEBABHAI DHARAMABHAI,	MR YATIN SONI

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40270	FA/3097/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARIBHAI RANCHHODBHAI,	RULE SERVED
40271	FA/3098/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BAVAJI RAMAJI THRO' HEIR- THAKOR CHATURJI BAVAJI,	MR YATIN SONI
40272	FA/3099/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGABHAI REVABHAI,	MR YATIN SONI
40273	FA/3100/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAHECHARJI HEMTAJI,HARIBHAI RANCHHODBHAI	RULE SERVED,UNSERVED EXPIRED (R)
40274	FA/3101/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VECHATBHAI AMIDAS,PATEL BAHECHARBHAI HEMTABHAI,PATEL MANGABHAI REVABHAI,PATEL RAMJIBHAI PUNJABHAI,PATEL MOTIBHAI RANCHHODBHAI	RULE SERVED,UNSERVED EXPIRED (R)
40275	FA/3102/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MOTIBHAI RANCHHODBHAI,PATEL BABABHAI PUNJAJI	MR YATIN SONI
40276	FA/3103/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMJIBHAI AMBUJI [SINCE DECEASED THROUGH HEIRS],CHANCHIBEN WD/O RAMJIBHAI,SINABEN D/O RAMJIBHAI,MANGIBEN D/O RAMJIBHAI,CHANDRAKANTBHAI S/O RAMJIBHAI,NIRUBEN D/O RAMJIBHAI	NOTICE SERVED,RULE NOT RECD BACK
40277	FA/3104/2013	18/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PRAVINBHAI VALJIBHAI PARMAR,ANAKBHAI CHAMPBHAI MOBH,SURENDRABHAI JALUPRASAD KASHYAP,JENTIBHAI BECHARBHAI BHIL,VAGHJIBHAI GOVINDBHAI UGREJA	
40278	FA/3105/2013	23/11/2015	DINESHBHAI KANUBHAI VYAS,	URVESH K GOR	AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLAHABHAD BANK	NOTICE SERVED BY DS, (MRS VD NANAVATI)
40279	FA/3106/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB UMARJI,	MR KM SHETH
40280	FA/3107/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHMAD HUSEN HASAN,	MR KM SHETH
40281	FA/3108/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHSIN GULAM HUSAIN,	MR KM SHETH
40282	FA/3109/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUBEDA HASAN ALI,	MR KM SHETH
40283	FA/3110/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI KADUJI,	MR KM SHETH
40284	FA/3111/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAJIR HASAN PATEL,	MR KM SHETH
40285	FA/3112/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SALIM HASAN ALI,	MR KM SHETH
40286	FA/3113/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MUGAL,	MR KM SHETH
40287	FA/3114/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GULAM HUSAIN HASAN,	MR KM SHETH
40288	FA/3115/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHATIJABEN NAJIRBHAI,	MR KM SHETH
40289	FA/3116/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBEN D-O DIPSANG AMARSANG,	MR KM SHETH
40290	FA/3117/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MAHMAD,IBRAHIM YAKUB	,MR KM SHETH
40291	FA/3118/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAHYABHAI BAPUBHAI,	MR KM SHETH
40292	FA/3119/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF BAI AYESHABEN ADAM,MEMUNABEN MAHMAD	,MR KM SHETH

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40293	FA/3120/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTBHAI CHHAGANBHAI,	MR KM SHETH
40294	FA/3121/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSANGBHAI CHHAGANBHAI,	MR KM SHETH
40295	FA/3122/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEMUNA HASAN MAHMAD,	MR KM SHETH
40296	FA/3123/2013	25/02/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBEN WD-O IBRAHIM,	MR KM SHETH
40297	FA/3124/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHUMANSANG DHULABHAI,	MR KM SHETH
40298	FA/3129/2013	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHIBEN WD-O MANGALBHAI,PARSOTTAMBHAI MANGALBHAI,CHHTRASANG MANGALBHAI,DILIPBHAI MANGALBHAI,LILABEN MANGALBHAI	MR KM SHETH
40299	FA/3130/2013	21/10/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KENSON SWEEPGEAR PRODUCT,HEIRS OF DECD KAMLESHBHAI MAFATBHAI PANCHAL,NIMIT KAMLESHBHAI PANCHAL THROUGH RAKSHABEN KAMLESHBHAI PANCHAL,RAKSHABEN KAMLESHBHAI PANCHAL,MAFATBHAI AMTHABHAI PANCHAL,SHARDABEN MAFATBHAI PANCHAL,ANJUBEN MAFATBHAI PANCHAL THROUGH MAFATBHAI A PANCHAL	
40300	FA/3131/2013	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOTIBHAI CHHAGANBHAI.,	MR KM SHETH
40301	FA/3132/2013	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAUTAM UDESANG,RAJENDRA UDESANG,MANGUBEN WD-O UDESANG VERI,PUSHPABEN WD- UDESANG VERI,PRABHUBEN WD-O UDESANG VERI,RADHABEN WD-O UDESANG VERI	,MR KM SHETH
40302	FA/3134/2013	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHOTUBHAI CHHAGANBHAI,	
40303	FA/3136/2013	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED BHARATBHAI SANKARBHAI THROUGH HIS LEGAL HEIRS,DEVBEN WD/O BHARATBHAI SHANKARBHAI,KAMLESHBHAI S/O BHARATBHAI SHANKARBHAI,PRAVINBHAI S/O BHARATBHAI SHANKARBHAI,DAYABHAI VITTHALBHAI	
40304	FA/3137/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED GOHIL MADHAVBHAI VERIBHAI THROUGH HIS LEGAL HEIRS,LILABEN WD/O MADHAVSANG VERIBHAI,MEENABEN D/O MADHAVSANG VERIBHAI,SANGEETABEN D/O MADHAVSANG VERIBHAI,SANJAYBHAI S/O MADHAVSANG VERIBHAI,VILASBEN D/O MADHAVSANG VERIBHAI,SURAJBEN VERIBHAI,GAUTAMBHAI UDESANGBHAI,MANGUBEN WD-O UDESANGBHAI VERIBHAI,PSUHPABEN WD-O UDESANGBHAI VERIBHAI,DECEASED PRABHUBEN WD-O UDESANGBHAI VERIBHAI THRO HER LEGAL HEIRS,NAYNABEN D/O PRABHUBEN DALSUKH RAMSANG,SAHDEVBHAI S/O PRABHUBEN DALSUKH RAMSANG,BHAVNABEN D/O PRABHUBEN DALSUKH RAMSANG,RADHABEN WD-O UDESANGBHAI VERIBHAI,RAJENDRABHAI UDESANGBHAI	,MR KM SHETH
40305	FA/3142/2013	24/10/2013	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	FATEHSINH NATVARBHAI BARIYA,NATVARBHAI R BARIYA,SAFIMAHAMAD MOHMADBHAI MALEK,RABIYA SAFIMAHAMAD MALEK,FARHATNABU SAFIMAHAMAD MALEK,SABIHA SAFIMAHAMAD MALEK- MINOR	

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40306	FA/3143/2013	25/10/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL MANUBHAI ISHVARLAL,PATEL KANUBHAI ISHVARLAL,H/O DECEASED PATEL DASHRATHBHAI ISHVARLAL,PATEL SAVITABEN DASHRATHBHAI,PATEL AMITBHAI DASHRATHBHAI,PATEL BIJALBEN DASHRATHBHAI,PATEL KASHIBEN ISHVARLAL	,DELETED,MR TEJAS P SATTA,MR JAYESH V PATEL
40307	FA/3144/2013	25/10/2013	STATE OF GUJARAT,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL KASHIBEN ISHVARBHAI,PATEL MANUBHAI ISHVARBHAI,H/O DECD. PATEL DASHRATHBHAI ISHVARLAL,PATEL SAVITABEN DASHRATHBHAI,PATEL AMITBHAI DASHRATHBHAI,PATEL BIJALBEN DASHRATHBHAI,PATEL KANUBHAI ISHVARLAL	,DELETED,MR TEJAS P SATTA,MR JAYESH V PATEL
40308	FA/3145/2013	24/10/2013	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALI HAJI MUSA AHMAD,	MR KM SHETH
40309	FA/3146/2013	24/10/2013	THE SPECIAL LAND ACQUISITION OFFICER,THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF MUSA PATEL,	MR KM SHETH
40310	FA/3151/2013	23/01/2014	DAHIBEN WD/0 BABUBHAI VAGHARI,LAXMIBEN D/O BABUBHAI VAGHARI,KAMALABEN D/O BABUBHAI VAGHARI,BHARAKUMAR BABUBHAI VAGHARI,WAGHELA JITENDRAKUMAR BABUBHAI,WAGHELA RAMESHBHAI BABUBHAI,GOUMATBEN D/O BABUBHAI VAGHARI	MR. YOGENDRA THAKORE	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL
40311	FA/3152/2013	22/10/2013	ORIENTAL INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,(MR MAULIK J SHELAT)	DASHRATHBHAI RAIJIBHAI CHAVDA,KADARKHAN MOHMAD MANSURI,JIGNESH KIRITKUMAR SADHU	
40312	FA/3155/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL KHUMANSANG THAKOR,	MR KM SHETH
40313	FA/3157/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI JIVANBHAI,	MR NITIN M AMIN
40314	FA/3158/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHAN NATHUBHAI,NARANBHAI KARSHANBHAI	MR NITIN M AMIN
40315	FA/3159/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BECHAR JADAV SINCE DECD. THROUGH HEIRS,LAKHUBHAI BECHARBHAI,SAMATBHAI BECHARBHAI,JINABHAI BECHARBHAI	,UNSERVED EXPIRED (R),MR NITIN M AMIN
40316	FA/3160/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN BACHUBHAI,	MR NITIN M AMIN
40317	FA/3161/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BATUKBHAI NATHABHAI,	UNSERVED EXPIRED (R),MR VIMAL M PATEL
40318	FA/3162/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBAT RAMDE,KARSAN RAMDE,RAMDE NAGABHAI	UNSERVED EXPIRED (R),MR NITIN M AMIN
40319	FA/3163/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASUR VIRA,BHAGWAN VIRA	MR NITIN M AMIN
40320	FA/3164/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHU SAMJIBHAI SINCE DECD. THROUGH HEIRS,NARMADABEN SHAMBHUBHAI,KISHORBHAI SHAMBHUBHAI,SANJAYBHAI SHAMBHUBHAI	,MR NITIN M AMIN
40321	FA/3165/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI HAMABHAI,	MR NITIN M AMIN
40322	FA/3166/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	OGHADBHAI KARSHANBHAI,DEVRAJ OGHADBHAI	MR NITIN M AMIN
40323	FA/3167/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESH SHAMJIBHAI MARADIA,	RULE SERVED
40324	FA/3168/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI MASARIBHAI,	UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40325	FA/3169/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NILESH -MINOR THROUGH GUARDIAN PUSHPABEN DINESHBHAI MARADIA,	MR NITIN M AMIN
40326	FA/3170/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKABHAI BECHARBHAI,MATHURBHAI BECHARBHAI	MR NITIN M AMIN
40327	FA/3171/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADVABHAI MAVJIBHAI,	MR VIMAL M PATEL
40328	FA/3172/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED BHIKHABHAI JADAVBHAI RUDANI THRO HIS LEGAL HEIRS,MANSHUKHBHAI BHIKHABHAI RUDANI,RAJESHKUMAR BHIKHABHAI RUDANI	RULE NOT RECD BACK,MR SANDEEP R LIMBANI
40329	FA/3173/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSHIBHAI BACHUBHAI,	MR NITIN M AMIN
40330	FA/3174/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESUR JINABHAI SINCE DECD. THROUGH HEIRS,GANGABEN DESURBHAI- WIDOW,MUKTABEN DESURBHAI,SHANTUBEN DESURBHAI,DAYABEN DESURBHAI,BHIKHABHAI DESURBHAI,LILABEN NARABHAI WD-O DECD. NARAN DESURBHAI,JETHSURBHAI DESURBHAI	,MR NITIN M AMIN
40331	FA/3175/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI MANJIBHAI,BALUBHAI NATHABHAI	MR NITIN M AMIN
40332	FA/3176/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMJU MANJI SINCE DECD. THROUGH HEIRS,RATNABEN SAMJUBHAI- WIDOW,MATHURBHAI SAMJUBHAI,NIMUBEN SAMJUBHAI,MUKTABEN SAMJUBHAI,DINESHBHAI SAMJUBHAI	,MR NITIN M AMIN
40333	FA/3177/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI DEVJI,FULABHAI KARSHANBHAI	UNSERVED EXPIRED (R),MR NITIN M AMIN
40334	FA/3178/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LIMBABHAI MANJIBHAI,	MR VIMAL M PATEL
40335	FA/3179/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI MANJIBHAI,	UNSERVED EXPIRED (R)
40336	FA/3180/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANABHAI GOBARBHAI,	UNSERVED EXPIRED (R)
40337	FA/3181/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASHRAM KANJI TANK,BHIKHU VASHRAM TANK	UNSERVED EXPIRED (R),MR NITIN M AMIN
40338	FA/3182/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAN KANJI,POPAT MOHAN	MR NITIN M AMIN
40339	FA/3183/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVAYAT NANJIBHAI,MADANBHAI NANJIBHAI	MR NITIN M AMIN
40340	FA/3184/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVRAJBHAI OGHADBHAI PATOLIYA,	MR NITIN M AMIN
40341	FA/3185/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHASKARRAI MANSUKHRAI,PRIYKANT LAXMIRAI,ROHIT LAXMIRAI,ATULBHAI NAVSUKHRAI,HARESHBHAI NAVSUKHRAI,JAYMAN BHASKARRAI,CHAULABEN PRIYAKANT,TRUSHIT ROHITBHAI,MANISH ATULBHAI,RASHMI HARESHBHAI	UNSERVED EXPIRED (R),MR NITIN M AMIN
40342	FA/3186/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI BACHUBHAI,	MR NITIN M AMIN
40343	FA/3187/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNABHAI MOHANBHAI ANTALA,	RULE SERVED
40344	FA/3188/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMAN RAGHAV SINCE DECD. THROUGH HEIRS,	MR VIMAL M PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40345	FA/3189/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJABHAI JINABHAI,BATUKBHAI RAJABHAI	RULE SERVED,UNSERVED EXPIRED (R)
40346	FA/3190/2013	13/07/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALBHADRA JAYLAL,JITENDRA JAYLAL,BHRATA LAXMIBEN JAYLAL	RULE SERVED
40347	FA/3194/2013	24/10/2013	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BHAVANISINH JESANGBHAI DODIYA,HASMUKHBHAI NAROTAMDAS THAKKAR,IFFCO TOKYO GENERAL INS. SO. LTD,PRATIKBHAI DILIPBHAI AGRAWAT	
40348	FA/3195/2013	24/10/2013	NEW INDIA ASSURANCE CO. LTD.,	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI	BHAVANISINH JESANGBHAI DODIYA,HASMUKHBHAI NAROTAMDAS THAKKAR,IFFCO TOKYO GENERAL INS. SO. LTD,NILESHBHAI JAGDISHBHAI DEVMURARI	,GOVERNMENT PLEADER
40349	FA/3196/2013	25/10/2013	VARSHABEN SUMANBHAI SHAH,BHAVINIBEN SUMANBHAI SHAH,VISHALBHAI SUMANBHAI SHAH,SANTABEN MULAJIBHAI SHAH	MR.HIREN M MODI	S SUBRAMANIAN SIPPANI,P NALIANNAM,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR
40350	FA/3201/2013	18/12/2013	MOHANBHAI SUKHABHAI KARVANIYA,	MR SATYEN B RAWAL	PARSOTTAMBHAI MOHANBHAI KARVANIYA,HEIRS OF LATE JAYANTILAL SHAH,SURAJBEN JAYANTILAL SHAH,PRAVINCHANDRA JAYANTILAL SHAH,RAJESHCHANDRA JAYANTILAL,HEIRS OF SATISHCHANDRA JAYANTILAL SHAH,KUNDANBEN SATISHCHANDRA SHAH,MONALIBEN SATISHCHANDRA SHAH,GAURANGIBEN SATISHCHANDRA SHAH,KHUSBUBEN SATISHCHANDRA SHAH,RASIKLAL JAGJIVANDAS SHAH,PUSHPABEN RASIKLAL SHAH,KAMLESHBHAI RASIKLAL SHAH,AJAYBHAI RASIKLAL SHAH,HEIRS OF LATE RAMNILAL JAGJIVANDAS SHAH,NIRANJANBHAI RAMNIKLAL SHAH,NAYANBHAI RAMNIKLAL SHAH,NITINBHAI RAMNIKLAL SHAH,JINESHBHAI RAMNIKLAL SHAH,HAMUKHBHAI JAGJIVANDAS SHAH,MRUDULABEN HASMUKHBHAI SHAH,NIDESH HASMUKHBHAI SHAH,SIDDESH HASMUKHBHAI SHAH	
40351	FA/3204/2013	17/12/2013	JYOTSANABEN UDAYSHANKAR BHATT M/O LATE YOGESH UDAYSHANKAR BHATT,NAYANKAMAL UDAYSHANKAR BHATT B/O LATE YOGESH UDAYSHANKAR BHATT	MR AMIT N PATEL	VALJI P DUDIA,GUJARAT STATE ROAD TRANSPORT CORPORATION,KARSAN RAMJI MYATRA,NEW INDIA ASSURANCE CO. LTD.	,MRS VASAVDATTA BHATT,MR PALAK H THAKKAR
40352	FA/3205/2013	25/10/2013	NATIONAL INSURANCE COMAPNY LIMITED,	MR HAMESH C NAIDU	NARVATBHAI SHANKARBHAI PARMAR,CHAVDA HEMENDRASINH RAMSINH,HEMENDRASINH RAMANSNH CHAVDA	,MS MITA S PANCHAL
40353	FA/3206/2013	05/01/2015	DILIPBHAI @ BABABHAI HAKAJI THAKORE,	MR AV PRAJAPATI	SARVANSINH LAXMANSINH,RAJU GORDHANBHAI BARIK,THE NATIONAL INSURANCE COMPANY	,RULE UNSERVED,DS AFF.NOT FILED (R),MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
40354	FA/3212/2013	09/12/2014	THE NATIONAL INSURANCE CO. LTD.,	MS LILU K BHAYA	MUKTABEN GORDHANBHAI DARJI,KIRITBHAI GORDHANBHAI DARJI,DHANLAXMIBEN KHIMJIBHAI PITHADIYA,JYOTSNABEN ASHOKKUMAR DARJI,KALYABEN GORDHANBHAI KHERDIYA,CHANDRAKANT GORDHANBHAI DARJI,KIRTIBHAI GORDHANBHAI DARJI,GHELABHAI S. BHARVAD,NAMDEV NIVARATIBHAI BALGE	,(MR PARESH M DARJI)
40355	FA/3214/2013	30/01/2014	PAYALBEN DHARMENDRABHAI CHAUHAN,	MR MANISH S SHAH	CHAUHAN DHARMENDRABHAI SAMPATLAL,	MR JIGAR G GADHAVI
40356	FA/3221/2013	17/12/2013	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	RAVJIBHAI HARIBHAI MAKWANA,RAJNIKANT PRAVINBHAI PADARIYA	,MR TUSHAR L SHETH
40357	FA/3230/2013	01/10/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDULAL BHOVANBHAI,	MR VIMAL M PATEL

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40358	FA/3231/2013	01/10/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHADABHAI PUNABHAI DUDHATRA,	MR VIMAL M PATEL
40359	FA/3232/2013	01/10/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENTILAL MAVJIBHAI,KHIMJIBHAI MAVJIBHAI,KARSHANBHAI MAVJIBHAI	MR VIMAL M PATEL
40360	FA/3233/2013	01/10/2013	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI JERAMBHAI,MOHANBHAI JERAMBHAI,DHUSA JERAMBHAI,TAPU JERAMBHAI,KALIBEN JERAMBHAI,MANJULABEN JERAMBHAI,POWER OF ATTORNEY- MANIBEN JERAMBHAI	,MR VIMAL M PATEL
40361	FA/3234/2013	19/11/2013	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	LILABEN JASHWANTBHAI SOLANKI,RAHUL JASHWANTSINH SOLANKI,KALU LALABHAI SOLANKI,GALIBEN KALUBHAI SOLANKI,BHUPENDRASINH NARMADSINH BARIA,AMARSINH SALAMSINH BARIA,BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,NATUBHAI SHIVABHAI MACCHI	,MR.HIREN M MODI
40362	FA/3235/2013	02/12/2013	RAJNIKANT KESHAVLAL PATEL,	MR.RAJESH B SONI	ASHOKBHAI BHIKHUBHAI TANK,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,PELIKAN ROTOFLEX PVT LTD,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR AJAY R MEHTA,MR HITESH N ACHARYA
40363	FA/3236/2013	29/11/2013	DIPSINH MURDHIDHAR JAAT (SAMOTA),	MR. YOGENDRA THAKORE	PARVEJKHAN ABDUL SAMADKHAN PATHAN,MAHAMMADBHAI RASULBHAI GANCHI,NATIONAL INSURANCE COMPANY LTD.,RAMESHBHAI ISHWARBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR SUNIL B PARIKH,MR PALAK H THAKKAR
40364	FA/3242/2013	29/07/2016	PASCHIM GUJARAT VIJ COMPANY LTD.,	MS RV ACHARYA	BHUMI FASTNERS THRO PARTNER AND POA MANILAL PARSHOTTAMBHAI PATEL,GOVINDBHAI VIRJIBHAI DHUMMAR	UNSERVED EXPIRED (N)
40365	FA/3245/2013	10/12/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	HIERS OF DECD. NILESHBHAI HEMANTBHAI THAKKAR,BHARTIBEN HEMANTBHAI THAKKAR,VISHAL HEMANTBHAI THAKKAR,RUSSELL LAWRENCEBHAI SMART,VASANTIBEN HARIKUMAR JANARDAN NAIR,HEMANTBHAI FAKIRCHAND THAKKAR	
40366	FA/3248/2013	06/12/2014	CHANDUBHAI DIPABHAI PARMAR,CHANCHALBEN WD/O. BHARATSINH DIPABHAI,NARVATSINH BHARATSINH PARMAR	MR VIJAY N RAVAL	STATE OF GUJARAT,ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
40367	FA/3249/2013	06/12/2014	MOHABBATSINH KHODSINH CHAUHAN-DECEASED,JASODABEN WD. OF MOHABBATSINH CHAUHAN,RANDHIRSINH MOHABBATSINH CHAUHAN,YOGENDRASINH MOHABATSINH CHAUHAN,PUSHPABEN MOHABATSINH CHAUHAN,TAKHATSINH KESARSINH CHAUHAN,KIRVATSINH KESARISINH CHAUHAN,GULABBA WD/O. KESARISINH CHAUHAN,PRATAPSINH KESARISINH CHAUHAN	,MR VIJAY N RAVAL	STATE OF GUJARAT,ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
40368	FA/3250/2013	06/12/2014	AUTARABEN WD/O. FATEHSINH KILASINH,VAJESINH FATEHSINH CHAUHAN,BACHUSINH FATEHSINH CHAUHAN	MR VIJAY N RAVAL	STATE OF GUJARAT,ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
40369	FA/3251/2013	06/12/2014	AUTARABEN WD/O. DAVISINH KILASINH,TAKHATSINH DAVISINH,PRATAPSINH DAVISINH	MR VIJAY N RAVAL	STATE OF GUJARAT,ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
40370	FA/3252/2013	06/12/2014	PRATAPSINH CHANDRASINH CHAUHAN,	MR VIJAY N RAVAL	STATE OF GUJARAT,ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
40371	FA/3253/2013	06/12/2014	HIRABHAI KANJIBHAI MAKWANA,	MR VIJAY N RAVAL	STATE OF GUJARAT,ADDL. SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
40372	FA/3254/2013	26/09/2020	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	NILESH RAMESHBHAI BHAYANI,BHARATBHAI HAKABHAI	RULE SERVED,MR PRAVIN GONDALIYA
40373	FA/3256/2013	20/08/2015	SHASHIKANT POPATLAL DASANI,	MR SANJAY M AMIN	MALDEBHAI KANABHAI KARAVADRA,RANIBEN MALEDVBHAI KARAVADRA	MR PM LAKHANI,MRS R P LAKHANI
40374	FA/3262/2013	20/11/2013	KANERIA GRANITO LTD,ANIL KANERIA	NANAVATY ADVOCATES	QUIPPO ENERGY LTD,	
40375	FA/3264/2013	18/12/2013	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	MANUBHAI SHANKARBHAI PARMAR,VITTHALBHAI ASIDAS PATEL	

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40376	FA/3265/2013	13/03/2014	HEMRAJBHAI VALJIBHAI CHAUDHARY,BHIKHABHAI VALJIBHAI CHAUDHARY	MR VIPUL S MODI	HANSABEN KANTIJI THAKOR WD-O KANTIJI DHANRAJJI THAKOR,ARVINDKUMAR KANTIJI THAKOR,PRAVINKUMAR KANTIJI THAKOR,ORIENTAL INSRUANCE COMPANY LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR VC THOMAS
40377	FA/3273/2013	27/03/2014	SAMAT JASA MAHESHWARI,	(MR PARESH M DARJI)	BHIMJI KARSAN DANGAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED
40378	FA/3278/2013	28/03/2014	PRO. BHIMJI DHANJI MOTIVARAS OF M/S. SAGAR ICE FACTORY,	MR. EKRAMA H QURESHI	PASCHIM GUJARAT VIJ COMPANY LTD -PGVCL-,	MS LILU K BHAYA
40379	FA/3279/2013	11/03/2014	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	ANILKUMAR NANJIBHAI PRAJAPATI,JITENDRASINGH B RIVER,HEIRS OF DECD. MULJIBHAI MULJIBHAI NARSINHBHAUI VASAVA,NISHABEN MULJIBHAI VASAVA,NIKETAN MULJIBHAI VASAVA,PINKAL MULJIBHAI VASAVA,VANITABEN WD-O. MULJIBHAI NARSINHBHAI VASAVA	DS AFF.NOT FILED (N),MR SHUSHIL R SHUKLA
40380	FA/3280/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	HIRAL CHANDRAKANT CHAUHAN,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40381	FA/3281/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KIRTIBEN CHANDRAKANT CHAUHAN,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40382	FA/3282/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KHUSBU HARENDRAKUMAR SUTARIYA-MINOR,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40383	FA/3283/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	MEENABEN HARENDRAKUMAR SUTARIYA,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40384	FA/3284/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	HARENDRAKUMAR HARIVADAN SUTARIYA,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40385	FA/3285/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	ARCHIT CHANDRAKANT CHAUHAN,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40386	FA/3286/2013	02/12/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	JYOTSNABEN JAYANTILAL DHAMECHA,DAHYABHAI CHAGANBHAI VANKAR -HARIJAN,VANRAJSINH TAKHATSINH	RULE SERVED,DS AFF.NOT FILED (R),MS TEJAL K SHAH,HCLS COMMITTEE
40387	FA/3287/2013	25/01/2019	ANANTBHAI ZAVERBHAI AMIN,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR YN RAVANI

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40388	FA/3288/2013	25/01/2019	JAYANTHIBHAI ZAVERBHAI AMIN,ARVINDBHAI ZAVERBHAI AMIN	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR YN RAVANI
40389	FA/3289/2013	08/05/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHIKHUBHAI AMARSINHBHAI PARMAR,VIJUBEN BHIKHUBHAI PARMAR,ROHIT BHIKHUBHAI PARMAR-MINOR,BACHIBEN BHIKHUBHAI PARMAR,BHAVESH AMARSINHBHAI PARMAR,HARIBHAI SAVDASBHAI SIDHPARA	,RULE SERVED,MR. HEMAL SHAH
40390	FA/3291/2013	21/03/2014	MANSUKHLAL RAMJIBHAI GORVADIYA,	(MR UMESH A TRIVEDI)	VITTHALDASBHAI VRAJLALBHAI CHHATRALA,NIRMALABEN VITTHALDASBHAI CHHATRALA	MR PRATIK Y JASANI
40391	FA/3295/2013	21/12/2013	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR AJAY R MEHTA	KHODUBHA ALIAS KHODABHAI FALJIBHAI ALIAS FULJIBHAI,VANRAJSINH KHODUBHA ALIAS KHODABHAI,NARENDRASINH KHODUBHA ALIAS KHODABHAI,BIRLA SUN LIFE INSURANCE CO LTD,HAKABHA MOHANBHAI BABARIYA KOLI	
40392	FA/3296/2013	25/02/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	GIRISHCHANDRA CHIMANLAL PATEL,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MR NAGESH C SOOD
40393	FA/3297/2013	24/12/2013	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NARMADABEN WD-O DECD. SHAMLAJI NAGJIJI PUROHIT,RAHUL SHAMLAJI PUROHIT,NAGJIJI MANAJI PUROHIT,SHANTABEN NAGJIJI PUROHIT,SANJAYBHAI BHANUPRASAD SHUKLA	,MS SANDHYA D NATANI
40394	FA/3305/2013	15/04/2014	DHRUPADBA KISHORSINH JADEJA,	(MR NIRAL R MEHTA)	KISHORSINH VELUBHA JADEJA,	MR PRADIP D BHATE
40395	FA/3307/2013	11/03/2014	QUIPPO ENERGY PVT LTD,	MR. AH MOHAPATRA	KANERIA GRANITO LTD,ANIL KANERIA	NOTICE SERVED BY DS,NANAVATY ADVOCATES
40396	FA/3308/2013	13/10/2014	PATEL MULJIBHAI BALABHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40397	FA/3309/2013	13/10/2014	PATEL CHHAGANBHAI KODERBHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40398	FA/3310/2013	13/10/2014	PATEL MOTIBHAI BECHARBHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40399	FA/3311/2013	13/10/2014	RAJUBHAI HIRABHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40400	FA/3312/2013	13/10/2014	HARIBHAI VALJIBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40401	FA/3313/2013	13/10/2014	KODIBEN D/O. JASKARAN DHARMABHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40402	FA/3314/2013	13/10/2014	RAJUBHAI HARIBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40403	FA/3315/2013	13/10/2014	RATHOD JAGATSINH TEJSINH,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40404	FA/3316/2013	13/10/2014	KODIBEN D/O. JASKARAN DHARMABHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40405	FA/3317/2013	13/10/2014	PATEL JAYANTIBHAI CHELABHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40406	FA/3323/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIKANDAR RAHIM UMAR,	MR KM SHETH
40407	FA/3324/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AASHIKBHAI RAHIMBHAI,	MR KM SHETH
40408	FA/3325/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULSHA KARIMSHA,	MR KM SHETH
40409	FA/3326/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN JASBHA,	MR KM SHETH
40410	FA/3332/2013	22/11/2013	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	DINESHKUMAR BHAICHANDBHAI PATEL,MADHUBEN DINESHBHAI PATEL,KALUSINH PUNJESINH JADEJA,GUAJRAT STATE ROAD TRANSPORT CORPORATION LTD,BHACHUBHAI LALABHAI PATEL,MUKESHBHAI DESABHAI PATEL,PINKESHKUMAR DEVJIBHAI VANKAR	
40411	FA/3334/2013	25/11/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	PARSOTAMBHAI GANABHAI CHAUHAN,BENIBEN PARSOTAMBHAI CHAUHAN,RAMILABEN GIRISHCHANDRA CHAUHAN,TINABEN GIRISHCHANDRA CHAUHAN- MINOR,VISHNUBHAI	,MR MAKBUL I MANSURI
40412	FA/3335/2013	12/12/2013	SOMARAM HIRALAL MEGHWAL DECEASED THROUGH LEGAL HEIRS,HIRARAM PARAMJI MEGHWAL - SINCE DELETED,HANSABEN HIRARAM MEGHWAL - SINCE DELETED	MR PV PATADIYA	DIPSINH S/O SHRI BHIKHSINGJI RAJPUT,ORIENTAL INSURANCE CO LTD	(MR SANJAY D SUTHAR),MS KARUNA V RAHEVAR
40413	FA/3340/2013	09/12/2013	HANUMANMAL INDARCHANDJI GHOSLE,	MR. RAHUL R DHOLAKIA	RAJ ROADWAYS PVT LTD,NATIONAL INSURANCE COMPANY LTD.,SANDESH I LTD,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR
40414	FA/3341/2013	02/12/2013	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHBHAI VELJIBHAI PARMAR,LILIBEN VELJIBHAI PARMAR,VINUBHAI SHAMBHUBHAI VASAVA,SANJAYKUMAR SATISHCHANDRA PATEL	
40415	FA/3342/2013	23/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MELABHAI BHAIJIBHAI,	MR KM SHETH
40416	FA/3343/2013	26/11/2013	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	MINABEN KANUBHAI PATEL,SAJJANSINH BALUSINH RATHOD,HARSHADBHAI MANGALBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.THRO' AROGYANAGAR	
40417	FA/3344/2013	26/11/2013	ORIENTAL INSURANCE CO. LTD,	MR R G DWIVEDI	HARSHADBHAI MANGALBHAI PATEL,SAJJANSINH BALUSINH RATHOD	
40418	FA/3345/2013	27/11/2013	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	MADANSINH DEEPSINH MAKWANA,CHAMPAKSINH DEEPSINH MAKWANA	
40419	FA/3346/2013	27/11/2013	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VASANTBHAI MADHUBHAI,MADHUBHAI BHIKHABHAI RATHOD,PREMJIBHAI RAMJIBHAI BARAIYA	,MR.HIREN M MODI
40420	FA/3348/2013	17/01/2014	DHARAMSINH PRABHATSINH SOLANKI,	MR BHUNESH C RUPERA	VIDHI DHARAMSINH SOLANKI,	(MR SK BUKHARI)
40421	FA/3350/2013	09/12/2013	SWEETY VICTORBHAI CHRISTIAN,	(MR JR DAVE),MR HITESH S PADHYA,MR. DIVYANG A RAMANI	LAJARASBHAI M CHRISTIAN,	NOTICE NOT RECD BACK,MRS NISHA M PARIKH,HCLS COMMITTEE

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40422	FA/3351/2013	07/02/2014	MINAXIBEN VARDHILAL SHAH,	MR SALIL M THAKORE	SAVITABEN WD-O KHODABHAI GOPALDAS,RAJESHKUMAR HARIBHAI PATEL,MAHESHBHAI HARIBHAI PATEL,AJAYBHAI GIRISHBHAI- MINOR,TUSHARBHAI GIRISHBHAI-MINOR,PREMILLABEN WD-O ISHWARBHAI GOPALBHAI PATEL,NARESHKUMAR ISHWARBHAI PATEL,KALPESHBHAI ISHWARBHAI PATEL,NIKITABEN GIRISHBHAI PATEL,KAPILABEN JASHWANTLAL SHAH,KUMUDCHANDRA JASHWANTLAL SHAH,BHUPENDRAKUMAR JASHWANTLAL SHAH,JAISHREEBEN BHUPENDRAKUMAR SHAH,NAINABEN KUMUNDCHANDRA SHAH,NITHESHKUMAR JASHWANTLAL SHAH,VARSHABEN NITISHKUMAR SHAH,MULJIBHAI DEVSHIBHAI SOLANKI,RAJENDRA BHUPATRAI TRIVEDI,MAGANLAL DEVSHIBHAI KATHIRIYA,DHIRUBHAI DEVSHIBHAI KATHIRIYA	RULE UNSERVED,MS MITA S PANCHAL,MR NIRAD D BUCH
40423	FA/3352/2013	24/06/2014	RAISA NAZIRBHAI VAZA,AAYESHABEN NAZIRBHAI VAZA,MOHMEDNAEEM NAZIRBHAIK VAZA	MR HASIT DAVE	AASIFALI ABDUL MAHEBUB,HAJI DAGEKHAN SANDEKHAN PATHAN,UNITED INDIA INSURANCE CO LTD	,DELETED,MR RAJNI H MEHTA,MR SUNIL B PARIKH
40424	FA/3353/2013	20/01/2014	JAYMIN KAMLESHBHAI THAKKAR,GOPI KAMLESHBHAI THAKKAR	MS SD RAMI	KAILASH TUKARAM CHIKHLIKAR,	NOTICE SERVED,(MR PARESH M DARJI)
40425	FA/3354/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	OGHADBHAI BHANABHAI,	MR VIMAL M PATEL
40426	FA/3355/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI KANA KADAVA,	MR NITIN M AMIN
40427	FA/3356/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED VIRABHAI NAGJIBHAI THRO HIS LEGAL HEIRS,JIVIBEN VIRABBHAI @ VIRJIBHAI,SAVITABEN VIRABHAI @ VIRJIBHAI,DHOLIBEN VIRJIBHAI KORAT,JAYABEN VIRABHAI @ VIRJIBHAI,SHARDABEN VIRABHAI @ VIRJIBHAI,BHANUBEN VIRABHAI @ VIRJIBHAI,MANJULABEN VIRABHAI @ VIRJIBHAI,BHIKHUBHAI VIRABHAI @ VIRJIBHAI,DIRAJLAL VIRABHAI @ VIRJIBHAI,BHIKHUBHAI VIRABHAI,DHIRAJLAL VIRABHAI	,MR VIMAL M PATEL,MR SANDEEP R LIMBANI
40428	FA/3357/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVRAJBHAI LAXMANBHAI,VINUBHAI LAXMANBHAI,KANJIBHAI LAXMANBHAI,LADUBEN LAXMANBHAI	MR NITIN M AMIN
40429	FA/3358/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAHIMBHAI HASAMBHAI,ABDULBHAI RAHEMAN,ISAJI BHAGAJI	,MR NITIN M AMIN
40430	FA/3359/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALU MADHA,DAYABEN KALUBHAI,ARUNABEN KALUBHAI,TEJALBEN KALUBHAI,DHAVALBHAI KALUBHAI,NIRALIBEN KALUBHAI,VAISHALIBEN KALUBHAI,JINABHAI MADHABHAI,RALIYATBEN MADHABHAI,NANUBEN MADHABHAI,BHAVNABEN MADHABHAI,KANAIYALAL FULABHAI RADADIYA	,MR NITIN M AMIN,(MR AJ SHASTRI)
40431	FA/3360/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANABHAI ANANDBHAI,FULABHAI HARIBHAI RADADIYA,MANOJKUMAR FULABHAI RADADIYA	RULE SERVED,(MR AJ SHASTRI),MR VIMAL M PATEL
40432	FA/3361/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUKHDEVGAR KANGAR,HANSHABEN SUKHDEVGAR	MR VIMAL M PATEL
40433	FA/3362/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI DANA PUNA,	MR NITIN M AMIN
40434	FA/3363/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSI TRIKAM,GIRISH TRIKAM,RAMNIK TRIKAM	
40435	FA/3364/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI LAKHMAN BHANA,	MR VIMAL M PATEL

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40436	FA/3365/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDUL RAJA,HARI RAJA,BHURA RAJA,KESHAV RAJA,MATHUR RAJA,BADHIBEN RAJA,NANUBEN RAJA,KANABHAI RAJA,DHARAMSHI DAYA	
40437	FA/3366/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHUBEN SAMABHAI,	MR NITIN M AMIN
40438	FA/3367/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARAMSI DAYA,BACHUBHAI KADVABHAI	MR NITIN M AMIN
40439	FA/3368/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN BHOVANBHAI,NARANBHAI BHOVANBHAI,JENTIBHAI NARANBHAI DHAMECHA,NATUBHAI NARANBHAI DHAMECHA,DINESHBHAI NARANBHAI DHAMECHA,KARSHANBHAI BHOVANBHAI,GOVINDBHAI BHOVANBHAI,SHAMBHUBHAI BHOVANBHAI,HAMIRBHAI BHOVANBHAI	,MR VIMAL M PATEL
40440	FA/3369/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMAN BHANA,SHAMBHU BHANA,DADU BHANA,RAVJI BHANA,OGHAD BHANA,GANGABEN BHANA,SAKARBEN BHANA,BHANIBEN BHANA	MR VIMAL M PATEL
40441	FA/3370/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHU DEVJI,JIVTIBEN BACHUBHAI,VALLABHBHAI BACHUBHAI,JAYABEN VALLABHBHAI,KANTILAL VALLABHBHAI,DINESHBHAI VALLABHBHAI,SANJAYBHAI VALLABHBHAI,LABHUBEN BACHUBHAI,CHAMANBHAI BACHUBHAI,SHANTUBEN BACHUBHAI	,MR VIMAL M PATEL
40442	FA/3371/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHAI DEVJIBHAI,PUNABHAI RAMBHAI,DAYABEN RAMBHAI,SAVITABEN RAMBHAI,VAJIBEN RAMBHAI,GANDUBHAI RAMBHAI,SAMJUBEN RAMBHAI	,MR VIMAL M PATEL
40443	FA/3372/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVABHAI PREMJIBHAI,RAMESHBHAI JIVABHAI	
40444	FA/3373/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKARSHI KARSHAN,SHANTABEN THAKARSHI,DAYABEN THAKARSHI,BABUBHAI THAKARSHI,MAGANBHAI THAKARSHI,SAMJUBEN THAKARSHI,MANJULABEN THAKARSHI	
40445	FA/3374/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHER RAJA RAGHAV,	
40446	FA/3375/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJAKBIN AHMED,RAFIKBIN AHMED,FARIDABEN AHMED,SHILUMABEN AHMED	
40447	FA/3376/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI HARIBHAI CHHAGANBHAI,GHUSABHAI CHHAGANBHAI,NATHIBEN CHHAGANBHAI,DECEASED JIVUBEN @ SARDABEN CHHAGANBHAI W/O BACHUBAI,LAKHABHAI @ LAKHMANBHAI BACHUBHAI,BHANUBEN BACHUBHAI,REKHABEN BACHUBHAI	,MR VIMAL M PATEL,MR SANDEEP R LIMBANI
40448	FA/3377/2013	10/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED KARIMDAS,YARMOHMED MOHMED MAKARANI	,MR VIMAL M PATEL
40449	FA/3385/2013	05/12/2013	RUPABEN DINESHBHAI TOLIYA GUARDIAN OF RITUBEN DINESHBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	BHURABHAI CHANABHAI DAVE,JITENDRA JADAVJIBHAI VEKARIYA-DECEASED,RADHABAI JITENDRABHAI VEKARIYA,LALBAI JADVJIBHAI VEKARIYA,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR
40450	FA/3387/2013	28/03/2014	ARUN BALUSHANKAR BRAHMBHATT,	MR KP CHAMPANERI	JYOTIBEN ARUNKUMAR BRAHMBHATT,	MR ANSHIN H DESAI
40451	FA/3389/2013	13/12/2013	BHATHIBHAI JIVABHAI SOLANKI,	MR YN RAVANI	BHIMSING BHALABHAI CHAUHAN,	RULE NOT RECD BACK
40452	FA/3390/2013	16/12/2013	UNITED INDIA INSURANCE CO. LTD,	MS HINA DESAI	SHREE ABHESINGH MANSINH THAKORE,UMEDBEN ABHESINH THAKORE,KANUBHAI DEVABHAI VANKAR,RANJITSINH HIRABHAI BARIYA	

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40453	FA/3394/2013	13/02/2014	DAHYABHAI NAROTTAMBHAI PATEL - LATE,NARMADABEN DAHYABHAI PATEL,ARUNBHAI DAHYABHAI PATEL,MAHESHBHAI DAHYABHAI PATEL,MANOJBHAI DAHYABHAI PATEL,NIMISHABEN DAHYABHAI PATEL	MR DHARMESH V SHAH	STATE OF GUJARAT,CHAIRMAN - MANAGING DIRECTOR,REGIONAL MANAGER	
40454	FA/3395/2013	13/02/2014	JAGJIVANBHAI NAROTTAMBHAI PATEL,LATE DAHYABHAI NAROTTAMBHAI PATEL,NARMADABEN DAHYABHAI PATEL,ARUNBHAI DAHYABHAI PATEL,MAHESHBHAI DAHYABHAI PATEL,MANOJBHAI DAHYABHAI PATEL,NIMISHABEN DAHYABHAI PATEL,RAMILABEN THAKORBHAI PATEL,JAYESH THAKORBHAI PATEL,DHARMENDRA THAKORBHAI PATEL,JAGRUTIBEN THAKORBHAI PATEL,GANGABEN PARBHUBHAI PATEL,PRAVINBHAI PARBHUBHAI PATEL	MR DHARMESH V SHAH	STATE OF GUJARAT,CHAIRMAN - MANAGING DIRECTOR,REGIONAL MANAGER	
40455	FA/3396/2013	13/02/2014	RAMILABEN THAKORBHAI PATEL,JAYESH THAKORBHAI PATEL,DHARMENDRA THAKORBHAI PATEL,JAGRUTIBEN THAKORBHAI PATEL	MR DHARMESH V SHAH	STATE OF GUJARAT,CHAIRMAN - MANAGING DIRECTOR,REGIONAL MANAGER	
40456	FA/3397/2013	13/02/2014	GANGABEN PARBHUBHAI PATEL,PRAVINBHAI PARBHUBHAI PATEL	MR DHARMESH V SHAH	STATE OF GUJARAT,CHAIRMAN - MANAGING DIRECTOR,REGIONAL MANAGER	
40457	FA/3399/2013	16/12/2013	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	SOLANKI MAGHIBEN WD/O MAGANSINH CHEHARSINH,DIGVIJAYSINH MAGANSINH SOLANKI,NILAMBEN MAGANSINH SOLANKI,BHARTIBEN MAGANSINH SOLANKI,DHIRAJ DALABHAI PARMAR,CHAMAR KIRITBHAI RATANBHAI,IFFCO TOKIYO GENERAL INSURANCE CO,PATHAN JAYANTIKHAN AYUBKHAN,OWNER,MANIBEN DHIRAJLAL PATEL,HARESHBHAI DHIRAJBHAI PATEL	,MR AJAY R MEHTA
40458	FA/3402/2013	06/12/2013	AMIT KHEMCHAND MULCHANDANI,	MR VILAV K BHATIA	HARGOVINDBHAI LALLUBHAI DESAI,NOORJAHANBEG USMANGANI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	,(MR MAULIK J SHELAT)
40459	FA/3403/2013	06/12/2013	KHEMCHAND NARANDAS MULCHANDANI,MEENA KHEMCHAND MULCHANDANI	MR VILAV K BHATIA	HARGOVINDBHAI LALLUBHAI DESAI,NOORJAHANBEG USMANGANI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	,(MR MAULIK J SHELAT)
40460	FA/3407/2013	03/02/2014	CHINUBHAI BABALDAS CHAUHAN,	MR VIKRAM J THAKOR	SHARDABEN SOMAJI THAKOR,SHARDABEN WD-O SENDHAJI SOMAJI THAKOR,BHIKHIBEN D-O SENDHAJI SOMAJI THAKOR,AMRATBEN WDO BEBAJI SOMAJI THAKOR,PRAVINBHAI BEBAJI THAKOR,RANJANBEN DO BEBAJI SOMAJI THAKOR,PATEL VIKESHKUMAR NARENDRABHAI,GUJARAT DYESTUFF INDUSTRIES PVT LTD,PATEL BABUBHAI GOVINDBHAI,DESAI BALDEVBHAI LILABHAI,NANDUBHAI KASHIBHAI PATEL,PUSHPABEN NANDUBHAI PATEL	NOTICE SERVED BY DS,MR SANJAY M AMIN,(MR NIKHIL D JOSHI),VIRAL K SHAH
40461	FA/3408/2013	30/11/2013	DHIRUBHAI MASHRUBHAI DEGAMA DECD. THRO' HEIRS AND LRS,HARSHABEN ALIAS HANSABEN DHIRUBHAI DEGAMA,UJJVALLA DHIRUBHAI DEGAMA,MEHUL DHIRUBHAI DEGAMA	MR MEHUL S SHAH,(MR SURESHM SHAH)	KRUSHNASINH KIRATSINH DARBAR,NEW INDIA ASSURANCE CO. LTD.,MASHRUBHAI RUPABHAI DEGAMA,JAMANIBEN MASHRUBHAI DEGAMA	,DELETED,MR PALAK H THAKKAR
40462	FA/3410/2013	11/12/2013	RAMESH DALURAM JADAV,	MS AMRITA AJMERA	ISHWARBHAI G VANIYA,DEVENDRABHAI ISHWARBHAI VANIYA,NEW INDIA ASSURANCE CO	,MR PALAK H THAKKAR
40463	FA/3413/2013	13/06/2015	MADHUBEN WD/O KALIDAS BUDHABHAI PATEL,SAHILKUMAR KALIDAS PATEL,KALPESHKUMAR KALIDAS PATEL	MR.HIREN M MODI	PATEL ISHWARBHAI ICHCHHUBHAI,LALLUBHAI THAKORBHAI PRAJAPATI,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI
40464	FA/3422/2013	28/11/2017	SHANTIBEN W/O KALABHAI CHHAGANBHAI VAGHRI,	MR SP MAJMUDAR,MR. HJ KARATHIYA	VAGHRI GANDABHAI PANNABHAI,VAGHRI SHANTIBEN PANNABHAI,VAGHRI DIVIBEN PANNABHAI SINCE DECE.THRO.' L/H.,VAGHARI SHANKARBHAI RAMJIBHAI,VAGHARI BABABHAI RAMJIBHAI,VAGHRI GOMIBEN PANNABHAI	,UNSERVED EXPIRED (N),MR HIMANSU M PADHYA
40465	FA/3423/2013	10/06/2014	UJAMSINH PUNJABHAI GOHIL,PUNJABHAI NARANBHAI GOHIL	MR.HIREN M MODI	MANJULABEN NAVLSINH BHURIA,	
40466	FA/3424/2013	10/06/2014	UJAMSINH PUNJABHAI GOHIL,PUNJABHAI NARANBHAI GOHIL	MR.HIREN M MODI	SABUBEN WD-O DINESHBHAI DHANJIBHAI BHURIA,MANGUBEN DHANJIBHAI BHURIA,DHANJIBHAI SHINIYABHAI BHURIA	

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40467	FA/3427/2013	05/12/2013	UNITED INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RASIK DAYABHAI SORATHIYA,YUSUFBHAI SAMRATBHAI SAPA,OWNER OF G S R T C	
40468	FA/3428/2013	06/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KESHAVSINH NYAYSINH YADAV,RAMESHBHAI VALLABHBHAI SOLANKI	
40469	FA/3430/2013	13/12/2013	SANJAY VISUBHAI SHENDE,	(MR MAULIK J SHELAT)	VIBHABHAI PACHABHAI DANGAR,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR
40470	FA/3434/2013	04/03/2014	ORIENTAL INSURANCE CO LTD,	MR ANAL S SHAH	RAVAL RUPSIBHAI PASABHAI-DECEASED,HANSABEN RUPSIBHAI RAVAL,VISHUBHAI RUPSIBHAI RAVAL,HETALBEN RUPSIBHAI RAVAL,RAVAL SARTANBHAI PASABHAI-DECEASED,MANJUBEN PASABHAI RAVAL,RAVAL MANJUBEN PASABHAI,KULDEEPSINGH LAKHVIRESINGH,LEGAL HEIRS OF DECD. MANISINGH DHANISINGH,SOLANKI SOMIBEN METUBHA	,NOTICE NOT RECD BACK,NOTICE SERVED,MR ASHOK N PARMAR
40471	FA/3435/2013	04/12/2013	ASHOKKUMAR MISRILAL OZA,SURAJKUMAR ASHOKKUMAR OZA,PUNJABEN ASHOKKUMAR OZA	MR.HIREN M MODI	JAYANTIBHAI GORDHANDAS PATEL,GORDHANDAS AMBARAMDAS PATEL,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR
40472	FA/3436/2013	04/12/2013	MALAYKUMAR MANHARLAL PATEL,JAINIL MALAYKUMAR PATEL,VARUNKUMAR MALAYKUMAR	MR.HIREN M MODI	JAYANTIBHAI GORDHANDAS PATEL,GORDHANDAS AMBARAMDAS PATEL,NEW INDIA ASSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
40473	FA/3439/2013	05/12/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	UMARBHAI NATHUBHAI CHANIYA SINCE DECD. THROUGH HEIRS,JUBEDABEN UMARBHAI CHANIYA,AMINABEN UMARBHAI CHANIYA	
40474	FA/3446/2013	09/09/2017	PATEL GANGARAM KISHORBHAI SINCE DIED THRO' HEIRS,SHAKRIBEN WD/O. GANGARAM PATEL,MINESHBHAI GANGARAM PATEL,MANISHABEN D/O. GANGARAM PATEL,JITENDRABHAI GANGARAM PATEL	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40475	FA/3447/2013	09/09/2017	PATEL ARVINDBHAI MAGANBHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40476	FA/3448/2013	09/09/2017	MANIBHAI MULJIBHAI PATEL,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40477	FA/3449/2013	09/09/2017	PATEL AMBALAL KODERBHAI SINCE DECD. THRO' HEIRS,DIVABEN WD/O. AMBALAL PATEL,VARSHABEN D/O. AMBALAL PATEL,NITABEN D/O. AMBALAL PATEL,ALPABEN D/O. AMBALAL PATEL	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40478	FA/3450/2013	06/12/2014	PATEL BECHARBHAI JIVABHAI SINCE DECD. THRO' HEIRS,PATEL CHELABHAI BECHARBHAI	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40479	FA/3451/2013	09/09/2017	PATEL CHHAGANBHAI KODERBHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40480	FA/3457/2013	03/04/2019	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	KALJIBHAI JANABHAI RATHVA,MAGANBHAI SHALUBHAI DABHI	RULE SERVED,MR GAJENDRA P BAGHEL, (CHETANKUMAR K SHAH)
40481	FA/3458/2013	03/04/2019	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	KENGALIBEN SHANABHAI RATHVA,MAGANBHAI SHALUBHAI DABHI	RULE SERVED,MR GAJENDRA P BAGHEL, (CHETANKUMAR K SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40482	FA/3463/2013	21/09/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	YAKUB ABDULRAHIM SHAKLA,DINESHBHAI CHHIBUBHAI PARMAR,VAJESINGH RAJESINGH BARIYA,PREMILABEN WD-O VAJESINGH RAJESINGH ALIAS RAIJIBHAI BARIYA,PADMA VAJESINGH BARIYA-MINOR,KALPESH VAJESINGH BARIYA-MINOR,MANOJ VAJESINGH BARIYA- MINOR,RAJESINGH ALIAS RAIJIBHAI BADHARBHAI BARIYA,JASHODABEN RAJESINGH BARIYA	NOTICE SERVED,MR MEHUL S SHAH
40483	FA/3466/2013	10/12/2013	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	HEMUBHAI KHEEMABHAI THAKARDA,RAJENDRASINH HEMATSINH VAGHELA,PRABHULAL JUTHABHAI BHENSDADIYA,CHOLA MANDALAM GENERAL INSURANCE COMPANY LTD	
40484	FA/3467/2013	28/08/2014	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	IKBAL BABUBHAI JUNEJA,RASHMIKANT NATVARLAL JOSHI	RULE SERVED
40485	FA/3468/2013	28/08/2014	NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	SAHEJAD AMADBHAI CHAVADA,RASHMIKANT NATVARLAL JOSHI	RULE SERVED,RULE UNSERVED
40486	FA/3469/2013	07/05/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RAJANBHAI CHANDRAKANTBHAI PAVAR,GHUGHABHAI HAJABHAI BHARVAD	
40487	FA/3470/2013	31/07/2014	VIJAYBHAI ALIAS SHAMBHUBHAI LAXMANBHAI DESAI,	MR ASHISH H SHAH	PRADIPBHAI MANSUKHBHAI,HARIBHAI DEVRAMBHAI,RUPESH HARIBHAI	MR BN LIMBACHIA,MR. NISARG D SHAH
40488	FA/3472/2013	11/11/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	RAMANIKBHAI KARSHANBHAI GAJERA,ARUNABEN NAVINCHANDRA JAISHWAL	RULE SERVED,MR TUSHAR L SHETH
40489	FA/3473/2013	09/04/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	BHAVNABEN JAMANBHAI CHOVATIYA,ARUNABEN NAVINCHANDRA JAISHWAL	RULE SERVED,MR TUSHAR L SHETH
40490	FA/3474/2013	11/11/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	SHAILESHBHAI DEVJIBHAI VIADIYA,ARUNABEN NAVINCHANDRA JAISHWAL	RULE SERVED,MR TUSHAR L SHETH
40491	FA/3477/2013	11/11/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	SAVITABEN SIDIBHAI CHOVATIYA,ARUNABEN NAVINCHANDRA JAISHWAL	RULE SERVED,MR TUSHAR L SHETH
40492	FA/3480/2013	30/01/2015	ISMAILBHAI IBRAHIMBHAI JETHVA,	MR. EKRAMA H QURESHI	DEPUTY ENGINEER PASCHIM GUJARAT VIJ COMPANY,	
40493	FA/3484/2013	07/08/2014	MAFIBEN WD/O VIRAJI DHARMAJI PATEL,JAMUBEN D/O VIRAJI DHARMAJI AND W/O BHERAJI PUNMAJI PATEL,NARSANGJI ALIAS NASANGJI VIRAJI PATEL,MATHRABEN VIRAJI PATEL (KUVA),LEELABEN VIRAJI PATEL (KUKAL),RAMIBEN VIRAJI PATEL (OD),GEETABEN VIRAJI PATEL(KARAD),ABATED	MR NIRAV K PADHIYAR	PREMJI RAVJIBHAI MAJIRANA,CHANDABHAI SAVAISINH RAJPUT,ORIENTAL INSURANCE CO LTD	NOTICE SERVED BY DS,MR KK NAIR,(MR VIVEK N MAPARA)
40494	FA/3485/2013	27/03/2014	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	SAMAT JASA MAHESHWARI,BHIMJI KARSAN DANGAR	NOTICE SERVED,(MR PARESH M DARJI)
40495	FA/3486/2013	05/12/2013	JESINGBHAI LAKHABHAI DAMOR,	(MR NIRAL R MEHTA)	MUKESHKUMAR RAVESINH PATEL,RAVESINH SARDARBHAI PATEL,IFFCO TOKIYO GENERAL INSURANCE CO. LTD	
40496	FA/3487/2013	28/02/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	FULMATI DHRAMDEV YADAV,SONADEVI RAMAKANT YADAV,KUTCH CARRIER -SOHANSING AND SONS	RULE SERVED,MR.HIREN M MODI
40497	FA/3493/2013	14/12/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GOPALBHAI HAKMAJI MALI,HIRABEN DAHYALAL SUTHAR	,RULE SERVED
40498	FA/3494/2013	09/09/2017	PATEL KARSANBHAI LALABHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40499	FA/3495/2013	09/09/2017	PATEL BECHARBHAI JIVABHAI,PATEL CHELABHAI BECHARBHAI	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
40500	FA/3496/2013	09/09/2017	PATEL CHELABHAI BECHARBHAI,	MR KM SHETH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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40501	FA/3501/2013	05/12/2013	BAVANJI GOPALDAS VASOYA,	MR PREMAL S RACHH	SAVDASBHAI RAJABHAI,RAJABHAI NATHABHAI SAGAR,SAVITABEN RAJABHAI SAGAR	
40502	FA/3503/2013	11/04/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	BHAVNABEN DALSUKHBHAI GAJER,ARUNABEN NAVINCHANDRA JAISHWAL	RULE SERVED
40503	FA/3504/2013	09/12/2013	JAYANTKUMAR GOVINDLAL TALATI,	MR RAMNANDAN SINGH	USHABEN JAYANTKUMAR TALATI,	MADANSINGH O BAROD,HCLS COMMITTEE
40504	FA/3505/2013	28/02/2014	ANJANABEN THAKORBHAI PARMAR,	(MR SK BUKHARI)	THAKORBHAI DHANJIBHAI PARMAR,	MR. VARUN G RAI
40505	FA/3506/2013	20/03/2018	KHODABHAI PABABHAI RABARI,	MR.HIREN M MODI,MR.KARNA H DHOMSE	HIRABHAI JIVABHAI DHILA,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR KV GADHIA
40506	FA/3517/2013	06/12/2013	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	SIRAJHUSEIN IQBALHUSEIN SUTHAR,MOHAMADYUNUS KADARBHAI PATEL,MAHENDRAKUMAR GANPATBHAI VANZARA	
40507	FA/3519/2013	23/04/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RATILAL DAMNIYABHAI VASAVA,RUPSINGBHAI SHANKARBHAI VASAVA,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,OFFICE OF THE PWD	GOVERNMENT PLEADER,RULE SERVED,MR MTM HAKIM
40508	FA/3520/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARBHAI FAKIRBHAI,ARVINDBHAI KESARBHAI	,MR KM SHETH
40509	FA/3521/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABARBHAI KANJIBHAI,GOKALBHAI KANJIBHAI,HARIBHAI KANJIBHAI	
40510	FA/3522/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANABHAI JETHABHAI,VAJESANG JETHABHAI	,MR KM SHETH
40511	FA/3523/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHULABHAI FULA KABHAI- MAHESHBHAI DHULABAHI,	MR KM SHETH
40512	FA/3524/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MANSANG BHAGABHAI,KANTABEN MANSANGBHAI,RANCHHODBHAI MANSANGBHAI,AJITBHAI MANSANGBHAI,SAROJBEN MANSANGBHAI	
40513	FA/3525/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MADHAVBHAI KABHAI- BHAILAL MADHAV,	MR KM SHETH
40514	FA/3526/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI JESANG,DHAYABHAI JESANG	MR KM SHETH
40515	FA/3527/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAKASH RANCHHOD,	MR KM SHETH
40516	FA/3528/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHOD,	MR KM SHETH
40517	FA/3529/2013	10/12/2013	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI RANCHHOD,	
40518	FA/3530/2013	18/12/2013	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	VINABEN SARTHAKBHAI KADEL,HEMABEN PITAMBERBHAI KADEL,SIDDHARTH BALMUKUNDBHAI PRABATANI	
40519	FA/3532/2013	26/09/2020	NATIONAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DHARMENDRASINH KHUMANSINH THAKOR,PRABHUDAS SURTANBHAI RATHVA,IKANBHAI HIMMATBHAI RATHVA	RULE NOT RECD BACK,MR MAKBUL I MANSURI,MR R G DWIVEDI
40520	FA/3536/2013	11/12/2013	HASTIMAL HAJARIMAL SUTHAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DRIVER OF LUXURY,VIJAYSINGH PUROHIT,ORIENTAL INSRUANCE COMPANY LTD,KADARBHAI MUSABHAI PATEL,NATIONAL INSURANCE C LTD	,MR SUNIL B PARIKH,MR VC THOMAS
40521	FA/3538/2013	05/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUF ADAM ALI NANA,	MR KM SHETH
40522	FA/3539/2013	05/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN GANI ISAP,	MR KM SHETH

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40523	FA/3540/2013	05/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI ADAM,	MR KM SHETH
40524	FA/3541/2013	05/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED IBRAHIM BAPU SULEMAN THROUGH HEIRS,	MR KM SHETH
40525	FA/3542/2013	05/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL HAMID HASAN IBRAHIM THROUGH HEIRS,	MR KM SHETH
40526	FA/3543/2013	17/12/2013	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR AJAY R MEHTA	SHARMILABEN PRAKASHBHAI INDREKAR,SUSHILKUMAR RAMESHBHAI RATHOD-DECEASED,RATHOD RAMESHBHAI KARSANBHAI,RATHOD SAVITABEN RAMESHBHAI	,MR.HIREN M MODI
40527	FA/3544/2013	11/12/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SAJJANSINGH BALVANTSINH PATEL,SURESHBHAI FATESINH PATEL,SANGITABEN ALIAS ASHABEN PRAVIBHAI JASHVANTBHAI HARIJAN	
40528	FA/3545/2013	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHAGVANBHAI RATNABHAI,	MR AV PRAJAPATI
40529	FA/3550/2013	10/05/2018	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SALMABIBI MQ. IQBAL MALEK,NILOFARBANU MO. IQBAL MALEK,SUHANABANU MO. IQBAL MALEK,NAGMABANU MG SALMABIBI MALEK -MINOR,HINAKAURAD MG SALMABIBI MALEK -MINOR,RUKHSANABANU MG SALMABIBI MALEK,MO. TEJHIN MQ IQBAL,PRANAV TRANSPORT CO	RULE SERVED,MR VILAV K BHATIA
40530	FA/3557/2013	17/01/2014	PATEL RAMANBHAI NATHABHAI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
40531	FA/3558/2013	17/01/2014	BHULAJI PUNJAJI THAKOR,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
40532	FA/3559/2013	17/01/2014	DINESHBHAI RAMABHAI PRAJAPATI POA OF,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
40533	FA/3560/2013	17/01/2014	PUNJAJI GABHAJI THAKOR THROUGH HEIRS,CHANCHIBEN WD/O PUNJAJI GABHAJI THAKOR,POPATJI S/O PUNJAJI GABHAJI THAKOR,MADHIBEN D/O PUNJAJI GABHAJI THAKOR,GHAGHAJI S/O PUNJAJI GABHAJI THAKOR,SHANTIBEN D/O PUNJAJI GABHAJI THAKOR	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
40534	FA/3561/2013	17/01/2014	VASAJI KANAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
40535	FA/3562/2013	17/01/2014	JENAJI VIRAJI THAKOR THROUGH HEIRS,MAHOTJI JENAJI THAKOR,BABUJI JENAJI THAKOR,LAXMANJI JENAJI THAKOR	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
40536	FA/3564/2013	18/12/2013	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHANKARJI BHOMAJI MAJIRANA,PRABHUBHAI SARUPABHAI RABARI	
40537	FA/3565/2013	23/11/2015	ARPALSING NARENDRA VIHOLA,	URVESH K GOR	GAURAV HAREGOVINDBHAI DAVE,AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLAHABAD BANK	NOTICE SERVED BY DS, (MRS VD NANAVATI)
40538	FA/3566/2013	23/11/2015	MANOJ RAMKAILAS PANDY,	URVESH K GOR	GAURAV HAREGOVINDBHAI DAVE,AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLAHABAD BANK	DS AFF.NOT FILED (N), (MRS VD NANAVATI)
40539	FA/3567/2013	23/11/2015	YOGESHBHAI GANPATBHAI BHATT,	URVESH K GOR	GAURAV HAREGOVINDBHAI DAVE,AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLAHABAD BANK	,(MRS VD NANAVATI)
40540	FA/3568/2013	23/11/2015	HASMUKH RATILAL PATEL,	URVESH K GOR	GAURAV HAREGOVINDBHAI DAVE,AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLAHABAD BANK	,(MRS VD NANAVATI)
40541	FA/3569/2013	23/11/2015	DINESHBHAI KANUBHAI VYAS,	URVESH K GOR	AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLABHABAD BANK	,(MRS VD NANAVATI)

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40542	FA/3570/2013	23/11/2015	HASMUKH RATILAL PATEL,	URVESH K GOR	GAURAV HAREGOVINDBHAI DAVE,AMIBEN GAURAVBHAI DAVE,STATE BANK OF INDIA (SBI),ALLAHABAD BANK	,(MRS VD NANAVATI)
40543	FA/3571/2013	28/01/2014	KOKILABEN WD/O BABUJI JENAJI SOLANKI,SONALBEN BABUJI SOLANKI-MINOR,LAXMIBEN BABUJI SOLANKI-MINOR,NAINESH BABUJI SOLANKI-MINOR,UTTAM BABUJI SOLANKI- MINOR,MANIBEN JENAJI SOLANKI	MR VILAV K BHATIA	MANAGER- GUJARAT STATE ROAD TRANSPORT SERVICE,	MRS VASAVDATTA BHATT
40544	FA/3573/2013	17/04/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BABUBHAI IDARISHBHAI MANSURI,AAFARIN BABUBHAI MANSURI-MINOR THRO' FARIDABANU BABUBHAI MANSURI,MOIN BABUBHAI MANSURI-MINOR THRO' FARIDABANU BABUBHAI MANSURI,IDARISHBHAI KARAMATALI MANSURI,KAMRUNISHA IDARISHBHAI MANSURI,NAZRINBANU BABUBHAI MANSURI-MINOR THRO' FARIDABANU BABUBHAI MANSURI,MAGANLAL KANAJI DAMOR,MOHAMMAD SALIM NAZIR MOHAMMAD MISTRY,SABBIRBHAI NURMOHAMMAD CHHIPA,NATIONAL INSURANCE COMPANY LTD.	,(MR MAULIK J SHELAT),MR VIJAY J SHAH,MR ANKIT B PANDYA
40545	FA/3579/2013	13/02/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SATISHKUMAR RATILAL SONI,NANJIBHAI MONAJI SARGARA	RULE SERVED,MR RAVINDRA SHAH
40546	FA/3581/2013	30/01/2015	SADHANA AUTOMOBILES,SADHANA AUTOMOBILES,VINABEN ANILBHAI VASANT,ANILBHAI KALYANJI VASANT	MR MEHUL S SHAH	STATE BANK OF INDIA,	(MR SANDEEP N BHATT)
40547	FA/3589/2013	19/12/2013	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	DHIRUBHAI BHAGWANBHAI RUPAPARA,AKSHIT DHIRUBHAI RUPAPARA-MINOR,URVISH DHIRUBHAI RUPAPARA-MINOR,BHAGWANBHAI RATNABHAI RUPAPARA,SAKARBEN BHAGWANBHAI RUPAPARA,RASULBHAI GAFARBHAI PINJARA,KANTIBHAI RANCHHODBHAI RUPAPARA,BHIKHABHAI LIMBABHAI ASHODHARIA	
40548	FA/3590/2013	25/02/2014	NINABEN GAUTAMBHAI PATEL,	MR JIGAR P RAVAL	GAUTAM SAGOONBHAI PATEL,	MR KABIR A HATHI
40549	FA/3593/2013	25/01/2019	VINUBHAI KESHAVLAL PATEL EXPIRED THRO.' L/H.,LALITABEN VINUBHAI,DEEPIKABEN VINUBHAI,KALPESH VINUBHAI,ALPESH VINUBHAI,GHANSHYAMBHAI KESHAVLAL PATEL,VIMLABEN KESHAVLAL PATEL,CHETANKUMAR KESHAVLAL PATEL,MANJULABEN KESHAVLAL PATEL	MR GM AMIN	SPECIAL LAND AQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED,MR YN RAVANI
40550	FA/3600/2013	08/01/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KISHOR PREMJI MAKWANA,HARESH PREMJI MAKWANA,MAHALAXMIBEN PREMJIBHAI MAKWANA	
40551	FA/3608/2013	07/01/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KALPNATH RAMVARAN YADAV,KHUSHAL LODAYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,ALARAKHABHAI USMANBHAI MEMAN SINCE DECD. THROUGH HEIRS,KULSUMBEN ALARAKHABHAI MEMAN,SALIM ALARAKHABHAI MEMAN,ASMABEN ALARAKHABHAI MEMAN	,MR PREMAL S RACHH
40552	FA/3609/2013	07/01/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KALPNATH RAMVARAN YADAV,KHUSHAL LODAYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,JIKARBHAI NOORMAMAD MEMAN SINCE DECD. THROUGH HEIRS,GULBANU JIKARBHAI MEMAN,NAVEED JIKARBHAI MEMAN,NABEEL JIKARBHAI MEMAN	,MR PREMAL S RACHH
40553	FA/3610/2013	07/01/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KALPNATH RAMVARAN YADAV,KHUSHAL LODAYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,NAVEED JIKARBHAI MEMAN	,MR PREMAL S RACHH
40554	FA/3611/2013	07/01/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KALPNATH RAMVARAN YADAV,KHUSHAL LODAYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,SALIM HAJI ALIMOHAMMEDBHAI MEMAN	,MR PREMAL S RACHH
40555	FA/3626/2013	11/02/2014	NITABEN ALIAS DEVIKABEN JITENDRAKUMAR ASHRA,	MR JM BAROT,MR HARESH H PATEL	JITENDRAKUMAR PRABHUDAS ASHRA,	MR Y J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40556	FA/3627/2013	29/10/2018	KISHOR ASHOK HARSH,	MR ASIT B JOSHI	DAMYANTIBEN W-O DECD. HARESH ASHOK HARSH,SANJAY HARESH HARSH,ARTIBEN ASHOK HARSH,MALTIBEN BHARATBHAI BHATT,DEVYANI SHAH,VANDANA HARESHBHAI HARSH,ARTI D DAVE	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MS E.SHAILAJA,MR DHIRAJ M PATEL
40557	FA/3634/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL MOHANBHAI,	MR JITENDRA H SINGH,MR. N G QADRI
40558	FA/3635/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARSHVARDAN AMBALAL PATEL,	MR JITENDRA H SINGH,MR. N G QADRI
40559	FA/3636/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUKMANIBEN D-O MADHAV TRIBHOVAN,SHANTILAL RAVJIBHAI PATEL	MR JITENDRA H SINGH,MR. N G QADRI
40560	FA/3637/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHIJIBHAI RANCHHODBHAI,	RULE SERVED
40561	FA/3638/2013	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANGBHAI KALYANSANG,JASODABEN ARVINDSINH GOHIL,JANAKBEN MAHIPATSINH GOHIL	RULE NOT RECD BACK,MR JITENDRA H SINGH,MR. N G QADRI
40562	FA/3640/2013	23/12/2013	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIBHAI JINABHAI PARMAR,MANIBEN WD-O HARIBHAI JINABHAI,UJAMBEN WD-O HARIBHAI JINABHAI,MANUBHAI HARIBHAI,CHATURBHAI HARIBHAI,CHANCHALBEN D-O HARIBHAI,PARVATIBEN D-O HARIBHAI,PUSHPABEN D-O HARIBHAI	,MR KM SHETH
40563	FA/3643/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JATANBEN WD-O LEELA GANESH,	
40564	FA/3644/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI CHANABHAI DALJIBHAI A THROUGH ADMINISTRATOR RABARI KALABHAI GOVABHAI,	MR AV PRAJAPATI
40565	FA/3645/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAIBEN PRHALADJI,	MR AV PRAJAPATI
40566	FA/3646/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GOVABHAI VASIBHAI,RABARI KALABHAI GOVABHAI	,MR AV PRAJAPATI
40567	FA/3647/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LAXMANBHAI HIRABHAI,RABARI JAIRAMBHAI LAXMANBHAI	
40568	FA/3648/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SAKRIBEN VARSANGJI,	MR AV PRAJAPATI
40569	FA/3649/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SENMA ISHWARBHAI DHULABHAI,	MR AV PRAJAPATI
40570	FA/3650/2013	15/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KALAJI SANKARJI,	MR AV PRAJAPATI
40571	FA/3651/2013	11/08/2014	JASMINBHAI NATVARLAL JOSHI,DIPAKBHAI CHAGANBHAI KUVARIYA	MR RATHIN P RAVAL	SURESHBHAI MANDANBHAI BAVALIYA,	MR. HEMAL SHAH
40572	FA/3654/2013	17/07/2018	DUDHNATH RAJARAM TIWARI LEGAL HEIRS,MANOJKUMAR KRUPASHANKAR MISHRA,	,MR KIRIT R PATEL	NIRMALABEN AATMARAM TRIPATHI,	MR VILAV K BHATIA,MARSHALL & ASSOCIATES

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40573	FA/3656/2013	15/04/2019	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ABHESINH KANKABHAI MUNIYA,ARPITABEN ABHESINH MUNIYA-MINOR THRO' RAMILABEN ABHESINH MUNIYA,JIGISHABEN ABHESINH MUNIYA-MINOR THRO' RAMILABEN ABHESINH MUNIYA,RAHULKUMAR ABHESINH MUNIYA-MINOR THRO' RAMILABEN ABHESINH MUNIYA,MUKESHKUMAR VAGHABHAI BARIYA,HAJI ABDUL KHALID ABDUL RASHID MAULAVI,DALJIBHAI JETHABHAI PATEL	RULE SERVED,MR.HIREN M MODI
40574	FA/3657/2013	03/02/2015	SHERNO LIMITED,ALEMBIC LIMITED	NANAVATI ASSOCIATES	GAIL -INDIA- LIMITED,CHIEF MANAGER -MARKETING I-C-	M/S TRIVEDI & GUPTA
40575	FA/3662/2013	08/01/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	NARENDRAKUMAR NAGINDAS DOSHI,	
40576	FA/3663/2013	07/08/2018	HEMLATABEN NARENDRABHAI SONI,VISHALBHAI NARENDRABHAI SONI,RAHALBHAI NARENDRABHAI SONI,RATILAL BHAILALBHAI SONI,SHANKARBHAI RATILAL SONI	MR.KARNA H DHOMSE	YADUGIRI NARSING,S M CHEMICALS,UNITED INDIA INSURANCE CO LTD,HASHMUKHBHAI GOVINDBHAI PRAJAPATI,NATIONAL INSURANEC CO LTD	RULE SERVED,SERVED BY AFFIX. (R),MR SUNIL B PARIKH,MR R G DWIVEDI
40577	FA/1/2014	04/03/2014	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR AJAY R MEHTA	NUPURBEN BHARATBHAI JANI,CHINTAN BHARATBHAI JANI - MINOR,JHALA SURENDRASINH BHUPATSINH,PARMAR MAHENDRASINH RAHUBHA,PUSHPABEN RAMESHBHAI JANI,RAMESHBHAI JAGANNATH	
40578	FA/2/2014	25/03/2014	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	AHMEDABAD MUNICIPAL CORPORATION,	
40579	FA/3/2014	25/03/2014	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	AHMEDABAD MUNICIPAL CORPORATION,	
40580	FA/4/2014	25/03/2014	INDIAN OIL CORPORATION LIMITED.,		AHMEDABAD MUNICIPAL CORPORATION,	
40581	FA/5/2014	25/03/2014	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	AHMEDABAD MUNICIPAL CORPORATION,	
40582	FA/6/2014	25/03/2014	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	AHMEDABAD MUNICIPAL CORPORATION,	
40583	FA/7/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAJA JESA DECEASED,NARSI NAJA,DUDHIBEN NAJA,CHINA NAJA,LABHUBEN CHINABHAI,SAMJUBHAI CHINABHAI,SHARDABEN CHINABHAI,MANJULABEN CHINABHAI,DAYABEN CHINABHAI,ASHOK CHINABHAI,HEIRS OF DECD NANU JESA.,BAVABHAI NANUBHAI,NATHIBEN NANUBHAI,HEIRS OF DECD JIKUBHAI JESABHAI,BABUBHAI JIKUBHAI,GHUSABHAI JIKUBHAI,MULJIBHAI JIKUBHAI,PARBATBHAI JIKUBHAI,KALUBHAI JIKUBHAI,JAGUBHAI JIKUBHAI,SONALBEN JIKUBHAI,GANDULBHAI JIKUBHAI	,MR KL DAVE
40584	FA/8/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD JIKUBHAI JESABHAI,BABUBHAI JIKUBHAI,GHUSABHAI JIKUBHAI,MULJIBHAI JIKUBHAI,PARBATBHAI JIKUBHAI,KALUBHAI JIKUBHAI,JAGUBHAI JIKUBHAI,SONALBEN JIKUBHAI,GANDUBHAI JIKUBHAI	
40585	FA/9/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT NARSI NAJA,DUDHIBEN NAJA,HEIRS OF DECD CHINA NAJA,LABHUBEN CHINABHAI,SAMJUBHAI CHINABHAI,SHARDABEN CHINABHAI,MANJULABEN CHINABHAI,DAYABEN CHINABHAI,ASHOK CHINABHAI	
40586	FA/10/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD NANUBHAI JESA,BAVABHAI NANUBHAI,NATHIBEN NANUBHAI	

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40587	FA/11/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD CHINA NAJA,LABHUBEN CHINABHAI,SAMJUBHAI CHINABHAI,SHARDABEN CHINABHAI,MANJULABEN CHINABHAI,DAYABEN CHINABHAI,ASHOK CHINABHAI	
40588	FA/12/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT NARSIBHAI NAJABHAI SOLANKI,	
40589	FA/13/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVA DUDA SINCE DECD. THROUGH HEIRS,VANAIBEN BAVABHAI,VAJUBHAI BAVABHAI,MUKESH BAVABHAI,JAYABEN BAVABHAI,VIJYABEN BAVABHAI	
40590	FA/14/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALA DUDA,	
40591	FA/15/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LADUBEN RANCHHODBHAI,HEMIBEN ALIAS HANSABEN RANCHHODBHAI,SAMJUBHAI RANCHHODBHAI,BALUBHAI RANCHHODBHAI,RADHABEN RANCHHODBHAI,DHIRAJLAL RANCHHODBHAI,NANDUBEN RANCHHODBHAI,RAMESHBHAI RANCHHODBHAI,JAYABEN RANCHHODBHAI,SHARDABEN RANCHHODBHAI,CHANDUBHAI RANCHHODBHAI	
40592	FA/16/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KABABHAI DUDABHAI,	
40593	FA/17/2014	15/01/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJI LADHA SINCE DECD. THROUGH HEIRS,SANTOKBEN RAMJIBHAI VANPARIYA,JAMKUBEN RAMJIBHAI VANPARIYA,MUKTABEN RAMJIBHAI VANPARIYA,KANTIBHAI RAMJIBHAI VANPARIYA,DHOLIBEN RAMJIBHAI VANPARIYA,SATIVABEN RAMJIBHAI VANPARIYA,GANDUBHAI RAMJIBHAI VANPARIYA	
40594	FA/19/2014	14/07/2014	BHAGWANJI MANJI SINCE DECD. THROUGH HEIRS,	MR NISHANT LALAKIYA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40595	FA/20/2014	14/07/2014	KARSANBHAI AALABHAI DAYATAR,DAYABHAI AALABHAI DAYATAR	MR NISHANT LALAKIYA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40596	FA/21/2014	11/03/2014	UNITED INDIA INSURANCE COMPANY LTD,	MR HITESH N ACHARYA	HEIRS OF DECD. ARVINDBHAI NANUBHAI,BHARTIBEN ARVINDBHAI,RAVINDRA RAVI ARVINDBHAI,CHETAN ARVINDBHAI,NANUBHAI MAGANBHAI,LAXMIBEN LAKHUBEN NANUBHAI,VIHABHAI JERAMBHAI MITHAPARA,RASIKBHAI KESUBHAI PRAJAPATI,DIVISIONAL MANAGER	,NOTICE NOT RECD BACK,MR VD PARGHI,MR HARDIK C RAWAL
40597	FA/22/2014	25/03/2014	JAYANTILAL PARSHOTTAMBHAI,	MS AMRITA AJMERA	BHAGVATSINH RUPSINH,SAROJ AJAY PYARELAL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED BY DS,MR HEMANT B RAVAL,MR ANAL S SHAH
40598	FA/23/2014	21/09/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	JAYANTIBHAI HEMCHANDBHAI PANCHAL,KANTABEN JAYANTIBHAI PANCHAL,BHANUPRASAD RAMANLAL MISTRI,PERFECT EQUIPMENT PVT LTD	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
40599	FA/24/2014	11/03/2014	MOHAMMED YUSUF HAJI AHMEDJIBHAI CHANDNIWALA,FARIDABIBI W/O MOHAMMED YUSUF HAJI AHMEDJIBHAI CHANDNIWALA,ASHIYAKHATUN MOHMAD YUSUF CHANDNIWALA	MR R.K.MANSURI	ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINGH SARVANSINGH DHILLON,NEW INDIA ASSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED BY DS
40600	FA/25/2014	11/03/2014	ABDUL RAUF NABI CHANDNIWALA,RUKAIYABIBI,SHABNAMBANU ABDUL CHANDNIWALA	MR R.K.MANSURI	ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINGH SARVANSINGH DHILLON,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED BY DS
40601	FA/26/2014	11/03/2014	MOHAMMED YUSUF DOST MOHAMMED VAKTAPURIYA,SAIDABIBI W/O MOHAMMED YASUF DOST MOHAMMED VAKTAPURIYA,FARIDABIBI W/O MOHAMMED YUSUF HAJI AHMEDJIBHAI CHANDNIWALA	MR R.K.MANSURI	ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINGH SARVANSINGH DHILLON,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED BY DS

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40602	FA/27/2014	11/03/2014	MOHAMMED UMAR IBRAHIMBHAI SHETH,FARIDABEN W/O MOHAMMED UMAR IBRAHIMBHAI SHETH	MR R.K.MANSURI	ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINGH SARVANSINGH DHILLON,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED BY DS
40603	FA/28/2014	11/03/2014	MOHAMMED ZAKIR MOHAMMED MIYAN IDARIYA,	MR R.K.MANSURI	ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINGH SARVANSINGH DHILLON,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED BY DS
40604	FA/29/2014	11/03/2014	PARVATIBEN W/O KANTIBHAI MAFABHAI MAKWANA,KAJAL KANTIBHAI MAKWANA- MINOR,SAHIL KANTIBHAI MAKWANA- MINOR,VISHAL KANTILAL MAKWANA,SHANTABEN W/O MAFABHAI KACHRABHAI MAKWANA	MR R.K.MANSURI	ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINGH SARVANSINGH DHILLON,NEW INDIA ASSURANCE CO LTD	,NOTICE SERVED BY DS
40605	FA/30/2014	04/03/2014	BHARATBHAI RAMESHBHAI JANI,NUPURBEN BHARATBHAI JANI,CHINTAN BHARATBHAI JANI- MINOR	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ZALA SURENDRASINH BHUPATSINH,PARMAR MAHENDRASINH RAHUBHA,IFFCO TOKYO GENERAL INSURANCE CO LTD,PUSHPABEN RAMESHBHAI JANI,RAMESHBHAI JAGNNATHBHAI JANI	,MR AJAY R MEHTA
40606	FA/31/2014	10/04/2014	MERUBHAI GANGABHAI CHAUHAN,	(MR SANDEEP N BHATT)	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR BS PATEL
40607	FA/33/2014	10/04/2014	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	MUMTAZBIBI SAUKAT MOHMMED PATHAN,REHANABEN SAUKAT MOHMMED PATHAN,KARISHMABEN SAUKAT MOHMMED PATHAN,SADDAMHUSSAIN SAUKAT MOHMMED PATHAN,ASMABEN SAUKAT MOHMMED PATHAN,SHAFIS SAUKAT MOHMMED PATHAN,RAJUBHAI RASULBHAI MALEK,NIVAZBHAI MOHMMED PUNJA MALEK,KRISHNA TRADING CO	,MR.HIREN M MODI
40608	FA/34/2014	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	MANIBEN W-O VASHRAMBHAI PRATAPBHAI VANZARA,PAGI VIRABHAI NATHABHAI,SATHVARA BHAVESHBHAI MANSUKHBHAI	RULE SERVED,MR DHARMESH R PATEL
40609	FA/36/2014	17/06/2014	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SHRI HARI ASHRAM,BACHUBHAI SHIVSINGH,MEHTA TRANSPORT SERVICE INDIA PVT LTD	RULE NOT RECD BACK,RULE UNSERVED,MR PS PATEL
40610	FA/39/2014	18/02/2014	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	VALJIBHAI VIRABHAI CHAUHAN,DILIPBHAI NANALAL PANDY,SIS INDIA LTD,ICICI LOMBARD INSURANCE CO LTD,BIPINBHAI AMARSHIBHAI CHAUHAN	
40611	FA/42/2014	13/01/2014	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	ANILABEN WD/O MAYURBHAI MANUBHAI DESAI,VASANT GARBAD WAGH	,MR.HIREN M MODI
40612	FA/43/2014	13/01/2014	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISE,	(MR MAULIK J SHELAT)	MANUBHAI BHIKHUBHAI DESAI,URMILABEN MANUBHAI DESAI,VASANT GARBAD WAGH	,MR.HIREN M MODI
40613	FA/44/2014	19/02/2014	HIREN VELABHAI DAFDA,	MR SAMIR AFZAL KHAN	RASILABEN W-O. HIREN VELABHAI DAFDA,	
40614	FA/47/2014	16/12/2014	SMITABEN VIPULKUMAR DESAI,	MR KK TRIVEDI,MRS. PRITI J JOSHI	VIPUL JENTILAL DESAI,	MR G RAMAKRISHNAN
40615	FA/48/2014	09/09/2014	TECHNO CENTER,B KASTURIA-BHAVNABEN KASTURIYA,RAJEEV S KASTURIA	HL PATEL ADVOCATES	TUTOR INDIA LTD,	MR NIRAV C SANGHAVI
40616	FA/50/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI KARSHANBHAI,	MR AV PRAJAPATI
40617	FA/51/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINUBHAI DHARAMSHIBHAI,	MR AV PRAJAPATI
40618	FA/52/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABULAL RATILAL,	MR AV PRAJAPATI
40619	FA/53/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI LALJIBHAI,	MR AV PRAJAPATI
40620	FA/54/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JADAVJI GORDHANJI,	MR AV PRAJAPATI
40621	FA/55/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ODHAVJIBHAI TRIKAMBHAI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40622	FA/56/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI MADHUBHAI,	MR AV PRAJAPATI
40623	FA/57/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI MAHADEVBHAI,	MR AV PRAJAPATI
40624	FA/58/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI LAXMANBHAI,	MR AV PRAJAPATI
40625	FA/59/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRITBHAI JAYANTIBHAI,	MR AV PRAJAPATI
40626	FA/60/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GITABEN CHAGANBHAI,	MR AV PRAJAPATI
40627	FA/61/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHANJIBHAI THAKARSHIBHAI,	MR AV PRAJAPATI
40628	FA/62/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI PARSHOTTAMBHAI,	MR AV PRAJAPATI
40629	FA/63/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGALBHAI HIRABHAI,	MR AV PRAJAPATI
40630	FA/64/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI KARSHANBHAI,	MR AV PRAJAPATI
40631	FA/65/2014	24/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI NARSHIBHAI,PATEL HITESHKUMAR KARSHANBHAI	,MR AV PRAJAPATI
40632	FA/67/2014	10/01/2014	DOLATPURI HIRAPURI GOSWAMI,	MR RJ GOSWAMI	KAMLESHBHAI ALIAS CHETANBHAI FRAHLADBHAI DARJI,BALVANTBHAI K ACHARYA,NATIONAL INSURANCE CO LTD	
40633	FA/72/2014	10/01/2014	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	DAYABEN BHANJIBHAI PARMAR,RAJENDRASINH HEMATSINH VAGHELA,PRABHULAL JUTHABHAI BHENSDADIYA,CHOLAMANDALAM GENERAL INSURANCE CO. LTD.	
40634	FA/73/2014	18/02/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAJKUMAR DHARAMSING,CHINUBHA LALSING RATHOD,NATIONAL INSURANCE COMPANY LTD,HEIRS OF DECD. JIVABHAI HIRABHAI BHARVAD,VIHABHAI JIVABHAI BHARVAD,JAHABHAI JIVABHAI BHARVAD,CHHAGANBHAI JIVABHAI BHARVAD-HEIRS OF JIVABHAI HIRABHAI BHARVAD,SAVIBEN JIVABHAI BHARVAD-HEIRS OF JIVABHAI HIRABHAI BHARVAD,PAYALBEN JIVABHAI BHARVAD-HEIRS OF JIVABHAI HIRABHAI BHARVAD	NOTICE SERVED,NOTICE UNSERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
40635	FA/74/2014	28/02/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAJKUMAR DHARAMSING,CHINUBHA LALSING RATHOD,NATIONAL INSURANCE COMPANY LTD,SAKTABHAI VELABHAI BHARVAD	NOTICE SERVED,NOTICE UNSERVED,MR HARSHIT S TOLIA
40636	FA/75/2014	11/04/2014	UNITED INDIA INSURANCE COMPANY LTD,	MR P P LAKHANI	THAKOR SHAMBHUJI NAGJIJI,SOLANKI RAMESHBHAI MANJIBHAI,JET AIRWAYS -INDIA LTD,ORIENTAL INSURANCE CO LTD,DINESHBHAI SURABHAI RAWAL,THAKOR NANJI PRADHANJI	RULE SERVED,(MR SL VAISHYA),MR R G DWIVEDI
40637	FA/79/2014	17/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSANBA WD-O BHIMSANG MOHANSANG,	
40638	FA/80/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI BAKORBHAI,	RULE UNSERVED
40639	FA/93/2014	24/01/2014	LEGAL HEIRS OF DECD. GHUSABHAI KALABHAI,MANSUKHBHAI GHUSABHAI,RAMESHBHAI GHUSABHAI	MR TUSHAR L SHETH	BAVABHAI KANABHAI PARMAR,JASUBHAI RAMJIBHAI MAKWANA,NEW INDIA ASSURANC CO LTD	,MR PALAK H THAKKAR

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40640	FA/98/2014	25/03/2014	GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL JAGDISHBHAI VISABHAI,PATEL ATMARAM PUNJIRAM,PATEL NATVARBHAI ATMARAM,PATEL SAVITABEN ATMARAM,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR AV PRAJAPATI
40641	FA/99/2014	25/03/2014	GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL BHOLABHAI HARGOVANDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
40642	FA/103/2014	28/02/2014	LILAVATIBEN W/O HARESHBHAI JADAV AND,	MR BHUNESH C RUPERA	HARESHBHAI RAGHAVBHAI JADAV,	(MR. G. J. CHUNVALIA),MS DIPTI J MAKWANA,JIGAR G CHUNVALIA
40643	FA/104/2014	13/01/2014	HIRALAL UTTAMRAM GAYWALA,	MR P P MAJMUDAR	ARJUN ARVINDBHAI GAYWALA,ANITA D-O HIRALAL UTTAMRAM GYWALA,JATINBHAI SHANTILAL RAVAL	
40644	FA/109/2014	19/04/2016	EDWARD RAPHAEL MACWAN,	(MR PARESH M DARJI)	WILLIAM ALIAS PRAKASH SIMON PARMAR -MACWAN,CATHERINE ALIAS MINA PRAKASH PARMAR -MACWAN	MR DHAVAL SHAH
40645	FA/118/2014	21/04/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJYOR RAMESHKUMAR KARSANBHAI,RAMESHBHAI BHAILALBHAI DODIYA,SULEMAN MUSABHAI JABER,IMRAN YAMIN DAGU,ASHRAF ALIAS ISMAIL SULEMAN TASHIK,SARABIBI WD-O ASHRAF ALIAS ISMAIL SULEMAN TASHIK,DELETED,SULEMAN ABDULRAHIM TASHIK,RUKAIYABIBI SULEMAN TASHIK	,NOTICE SERVED,NOTICE UNSERVED,MR MTM HAKIM
40646	FA/124/2014	10/05/2019	HIRJIBHAI JIVANBHAI,GHANSHYAMBHAI HIRJIBHAI,ASHISHBHAI HIRJIBHAI,LABHUBEN HIRJIBHAI,JASHUBEN HIRJIBHAI	MR MIG MANSURI,MR KUNAL S SHAH	SADHU MAGNIRAMJI KASHIRAMJI,ATULBHAI MAGNAJI DUDHREJIA,HARICHANDRA MAGNABHAI DUDHREJIA,ANILBHAI MAGNABHAI DUDHREJIA,ANILBHAI MAGNABHAI DUDHREJIA,MANDULABEN MAGNABHAI DUDHREJIA,RAJESHBHAI NAGINBHAI SHAH,HIMANSHUBHAI GIRDHARLAL PARMAR	NOTICE NOT RECD BACK,MR KIRTIDEV R DAVE,MR SP MAJMUDAR,MR RAHUL K DAVE,MR P P MAJMUDAR
40647	FA/125/2014	17/01/2014	LATE KARSANBHAI TALSIBHAI VATUKIYA THROUGH HIS HEIRS,GITABEN KARSANBHAI VATUKIYA,SUNIL KARSANBHAI VATUKIYA,SANJAY KARSANBHAI VATUKIYA,DAKSHA KARSANBHAI VATUKIYA,SAVITABEN TALSIBHAI VATUKIYA	(MR SUNIL C PATEL)	DHIRUBHAI LAKHUBHAI GABU,TALSIBHAI UKABHAI VATUKIYA,ORIENTAL INSRUANCE COMPANY LTD	
40648	FA/133/2014	26/09/2020	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	MUKESH CHHAGANBHAI CHANDRAPAL,KANJIBHAI GANGDASBHAI PAMBHAR,JENTIBHAI GANGDASBHAI PAMBHAR	RULE SERVED,MR PRAVIN GONDALIYA
40649	FA/137/2014	18/06/2014	NARANBHAI NATHABHAI PATEL,KANUBHAI NATHABHAI PATEL	MR.RAJESH B SONI	KAMALABA W/O MANBHAI @ MANSINHJI DOLATSINH ZALA,DHARMISTHABEN MANBHAI @ MANSINHJI DOLATSINH ZALA,ANANDIBEN MANBHA @ MANSINHJI DOLATSINH ZALA,ASHABEN MANBHA @ MANSINHJI DOLATSINH ZALA,AMARSINH MANBHA @ MANSINHJI DOLATSINH ZALA (MINOR) THRO',PURANSINH MANBHA @ MANSINHJI DOLATSINH ZALA THROUGH GUARDIAN,DIPARAM INDRARAM JHAT (CHAUDHARI),BHIMARAM LUMBHARAM JHAT (CHAUDHARI),NEW INDIA INSURANCE COMPANY,IFFCO TOKYO GENERAL INSURANCE COMPANY LIMITED	,MR AJAY R MEHTA,MR SUNIL B PARIKH
40650	FA/139/2014	27/11/2014	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	NAVALSINH VAJESINH RATHOD SINCE DECD. THROUGH HEIRS,JANAKBA WD-O NAVALSINH VAJESINH RATHOD,VIJAYSINH PRATAPSINH SOLANKI,NITINKUMAR ARVINDBHAI PATEL	,RULE SERVED

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40651	FA/141/2014	03/03/2014	MANJUSHA MAYBA NAIK,	MR VASANTS SHAH	MAYBA RUPAJI NAIK,	NOTICE NOT RECD BACK,MR DAXAY D PATEL
40652	FA/142/2014	04/08/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HUNIBEN VAHELABHAI MAKATIYABHAI VASAVA,VAHELABHAI MAKATIYABHAI VASAVA,SHANTARAM LIBA PAATIL,NILESHKUMAR HASMUKHLAL MODI	RULE SERVED,MR LIYAKAT I MEHTA
40653	FA/144/2014	06/10/2016	NAYNA SHASHIKANT KALOLA,	MR. KALRAV R PATEL	SHASHIKANT HEERALAL KALOLA,	MR VIMAL M PATEL
40654	FA/145/2014	15/04/2014	KRUPA ASHISHKUMAR SHAH,KHUSHI ASHISHKUMAR SHAH - MINOR,KAPILABEN MANUBHAI SHAH,MANUBHAI BHOGILAL SHAH	(MR PARESH M DARJI)	IQBALBHAI IBRAHIMBHAI VORA,SIKANDARBHAI IBRAHIMBHAI VORA,ORIENTAL INSRUANCE COMPANY LTD	NOTICE SERVED,MR R G DWIVEDI
40655	FA/149/2014	14/02/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ZUBERSING ALIAS TUNDALAL RAMDAS KUSVA SINCE DEC. THROUGH HEIRS,KESHVATI ZUBERSING ALIAS TUNDALAL KUSVA-MINOR THRO' RAMDAS SHUKBASINH KUSVA,RAMDAS SHUKBASINH KUSVA-MINOR,KALAVATI RAMDAS KUSVA,VIKRAMSINH VIJAYSINH RAJPUT,MUKESHBHAI MANGALDAS PATEL	
40656	FA/156/2014	07/02/2014	PRIYA W/O SHRIKANT JOSHI AND,	(MRS VD NANAVATI)	SHRIKANT HEMANDRA JOSHI,	MR KC TRIVEDI,MR RIDDHESH TRIVEDI
40657	FA/157/2014	03/03/2014	ORIENTAL INSURANCE COMPANY LIMITED,	MS AMI N BHATT	RAJESHBHAI CHADUBHAI TADVI,RAJKUMAR MALHAR	,MR MAKBUL I MANSURI
40658	FA/160/2014	04/04/2017	DIVISIONAL CONTROLLER (G S R T C),	MR HARDIK C RAWAL	KAILASHBA WD-O SAJJANSINGH MAGANSINH JADEJA,DHANSHYAMSINH SAJJANSINGH JADEJA,HARPALSINH SAJJANSINGH JADEJA,MINOR JAYDEEPSINH SAJJANSINGH JADEJA,SHAMUBA MAHANSINH JADEJA,SONALBA SAJJANSINGH JADEJA,HINABA SAJJANNSINGH JADEJA,MANAGER -G S R T C	RULE SERVED,MR R.K.MANSURI
40659	FA/162/2014	06/03/2014	LEELABEN KALIDAS WAGHELA,	MR.HIREN M MODI	RAMESHBHAI KALIDAS MAKWANA,ORIENTAL INSURANCE CO LTD,RAMANBHAI MANGALBHAI RANA,ORIENTAL INSURANCE CO LTD	,(MR MAULIK J SHELAT)
40660	FA/163/2014	06/03/2014	KALABHAI ALIAS KALIDAS DASHRATHBHAI ALIAS MANILAL WAGHELA,	MR.HIREN M MODI	RAMESHBHAI KALIDAS MAKWANA,ORIENTAL INSURANCE CO LTD,RAMANBHAI MANGALBHAI RANA,ORIENTAL INSURANCE CO LTD	,(MR MAULIK J SHELAT),MR MANTHAN K BHATT
40661	FA/165/2014	16/04/2014	ARSIBHAI JODHABHAI PARMAR,	MR HITESH S PADHYA	RAJABHAI PUNJABHAI MER,NATIONAL INSURANCE COMPANY LTD.	,(MR MAULIK J SHELAT)
40662	FA/167/2014	18/11/2014	LEGAL HEIRS OF DECD. ASHOK HIRJIBHAI DESAI,BHARTIBEN ASHOKBHAI DESAI,DHRUTI ASHOKBHAI DESAI,BIREN ASHOKBHAI DESAI-MINOR,JAMKUNVARBEN HIRJIBHAI DESAI	MR PREMAL S RACHH	SATISHBHAI DEVJIBHAI BARAIYA,UNITED INDIA INSURANCE COMPANY LIMITED.,MOHMAD IQBAL MOHMAD SIDDIQUE,UNITED INDIA INSURANCE COMPANY LIMITED.	MR R.K.MANSURI,MR DIGANT B KAKKAD,MR R G DWIVEDI
40663	FA/168/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	RULE SERVED,MR DHARMESH V SHAH,MR LALIT M PATEL
40664	FA/173/2014	24/02/2014	LATABEN MANISHBHAI VEKARIYA,JIL MANISHBHAI VEKARIYA-MINOR	MR TUSHAR L SHETH	..,	
40665	FA/178/2014	11/06/2016	RAMBHAI LAKHMANBHAI BHALIYA,	MR MEHUL S SHAH	MANUBHAI PUNJABHAI CHELANA,NATIONAL INSURANCE CO LTD,BALKRISHNA TULSHIBHAI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA,MR AMRISH K PANDYA,MR RITURAJ M MEENA

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40666	FA/179/2014	20/02/2014	PATEL DIPESHKUMAR ATMARAM,PATEL RAJ BALDEVBHAI	MR MEHUL S SHAH	THAKOR SHAKURJI BABAJI,BAI RAIBEN WD-O THAKOR SHAKKURJI BABJI,THAKOR BHUPATJI SHAKURJI,THAKOR BHIKHAJI SHAKURJI,THAKOR SHARDABEN SHAKURJI,THAKOR SITABEN SHAKURJI,THAKOR KANKUBEN SHAKURJI,THAKOR MADARJI BABAJI,THAKOR KUNVARJI MADARJI,THAKOR SHIVIBEN MADARJI,THAKOR KAPURJI MADARJI,THAKOR SONIBEN MADARJI,THAKOR PURIBEN MANDARJI,THAKOR KRISHNABEN MADARJI	,MR KAMLESH S KOTAI
40667	FA/180/2014	15/10/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	LEGAL HEIRS OF DECD. AMARSANGBHAI JAHARSANGBHAI,RAYLIBEN AMARSANGBHAI,RAJENDRABHAI AMARSANGBHAI,MAJESH AMARSANGBHAI MINOR,RAVINA AMARSANGBHAI MINOR,NARAD AMARSANGBHAI MINOR,ROSHNI AMARSANGBHAI MINOR,SATISHKUMAR M VEKTA NARSHIMHARAO,HEIRS OF DECD. VINUBHAI DEVABHAI MALKIYA,MANJULABEN VINUBHAI MALKIYA,MINOR KAJALBEN VINUBAI MALAKIYA,MINOR VIJUBEN VINUBHAI MALKIYA,MINOR PUNAMBEN VINUBHAI MALKIYA,NEW INDIA INSURANCE COMPANY LTD	,NOTICE NOT RECD BACK,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI,(MR PARESH M DARJI)
40668	FA/183/2014	12/12/2020	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AJMALBHAI MALJIBHAI DESAI,BALDEVBHAI BABABHAI RAVAL,HIRABEN BABULAL PATEL	RULE NOT RECD BACK,RULE SERVED,MR KIRAN C MEHTA
40669	FA/185/2014	03/02/2017	GULSHANARA W/D. IRFANBHAI ALIBHAI ARAB,ISRATJAHAN IRFANBHAI ARAB,MINOR SEEMA IRFANBHAI ARAB,MINOR MUHAMMAD ANIS IRFANBHAI ARAB,MINOR MUHAMMAD NAWAJI IRFANBHAI ARAB,MINOR MUHAMMAD JAWAID IRFANBHAI ARAB,MINOR MUHAMMAD HANIF IRFANBHAI ARAB,ALIBHAI AHMEDBHAI ARAB,SAIDABEGUM ALIBHAI ARAB (DELETED),FAROOQ ALIBHAI ARAB,SABERABIBI W/D. GULAMHUSSAIN MEHNDIHUSAIN SHAIKH	MR MTM HAKIM	USMANMIYA DIWANMIYA SUMRA,SHIVABHAI PARSHOTTAMBHAI PRAJAPATI SINCE DECE. THRO. LEGAL HEIRS,MANIBEN SHIVABHAI PRAJAPATI,RAVJIBHAI SHIVABHAI PRAJAPATI,RASIKBHAI SHIVABHAI PRAJAPATI,NATUBHAI SHIVABHAI PRAJAPATI,BABUBHAI SHIVABHAI PRAJAPATI,SOMIBEN DAUGHTER OF SHIVABHAI PRAJAPATI,GAURI DAUGHTER OF SHIVABHAI PRAJAPATI,HIRABEN DAUGHTER OF SHIVABHAI PRAJAPATI,KOKILABEN DAUGHTER OF SHIVABHAI PRAJAPATI,NEW INDIA INSRUANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR KRUNAL D PANDYA,MR PALAK H THAKKAR,HCLS COMMITTEE
40670	FA/187/2014	29/01/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	MAULIKBHAI AMRUTLAL MODI,PURVIBEN RAJESHKUMAR BHAVSAR	
40671	FA/188/2014	11/02/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LEGAL HEIRS OF JAYANTILAL NANALAL PATEL,MADHUBEN WD/O JAYANTILAL NANALAL PATEL,VISHAKHA JAYANTILAL PATEL,MINOR ARCHANA JAYANTILAL PATELTHROUGH MADHUBEN J PATEL,MINOR NEHA JAYANTILAL PATEL THROUGH MADHUBEN J PATEL,YASINMIYA HASUMIYA SHEKH	,MR VA MANSURI
40672	FA/189/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHAUBHAI DEVSHIBHAI LANGARIYA,	(MR UMESH A TRIVEDI),MR V M RAIYANI
40673	FA/190/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD GORDHANBHAI ARJUNBHAI MOVALIYA,MOVALIYA PRABHABEN GORDHANBHAI,MOVALIYA RAJU GORDHANBHAI,MOVALIYA SURESH GORDHANBHAI	,(MR UMESH A TRIVEDI),MR V M RAIYANI
40674	FA/191/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVRAJBHAI ARJANBHAI MOVALIYA,DEVUBEN ALIAS JAMNABEN W-O DECD.JIVRAJ MOVALIYA,RAVJIBHAI JIVABHAI MOVALIYA S-O DECD.,SAJAYBHAI JIVRAJ MOVALIYA S-O DECD.,LABHUBEN D-O JIVRAJBHAI W-O JEAAMBHAI HARJIBHAI KOYANI,CHAMPABEN D-O JIVRAJBHAI W-O MATHURBHAI LAVABHAI RAKHOLIYA,VILASBEN D-O JIVRAJBHAI W-O VALLABHBHAI KESHAVBHAI SAVALIYA,CHANDRIKABEN D-O JIVRAJBHAI W-O RAMESHBHAI RATIBHAI VAGHASIYA,JAYABEN D-O JIVRAJBHAI W-O FULABHAI DEVRAJBHAI SORHIYA	

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40675	FA/192/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI ARJANBHAI MOVALIYA,	(MR UMESH A TRIVEDI),MR V M RAIYANI
40676	FA/193/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARBATBHAI BHURABHAI LUNGARIYA,	(MR UMESH A TRIVEDI),MR V M RAIYANI
40677	FA/194/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI LAVJIBHAI LUNGARIYA,	MR NITIN M AMIN
40678	FA/195/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI LAVJIBHAI LUNAGARIYA,	MR NITIN M AMIN
40679	FA/196/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJUBHAI ALIAS VRAJLAL LAVJIBHAI LUNAGARIYA,	MR NITIN M AMIN
40680	FA/197/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPATBHAI PREMJIBHAI RAIYANI,	MR KL DAVE
40681	FA/198/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVRAJ PREMJIBHAI RAIYANI,POPATBHAI PREMJIBHAI RAIYANI,JINABHAI PREMJIBHAI RAIYANI	MR KL DAVE
40682	FA/199/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVRAJ ARJANBHAI MOVALIYA,DEVUBEN ALIAS JAMNABEN W-O DECD JIVRAJ MOVALIYA,RAVJIBHAI JIVABHAI MOVALIYA S-O DECD,SANJAYBHAI JIVRAJ MOVALIYA S-O DECD.,LABHUBEN D-O JIVRAJBHAI W-O JERAAMBHAI HARIJIBHAI KOYANI,CHAMPABEN D-O JIVRAJBHAI W-O MATHURBHAI LAVABHAI RAKHOLIYA,VILASBEN D-O JIVRAJBHAI W-O VALLABHBHAI KESHAVBHAI SAVLIYA,CHANDRIKABEN D-O JIVRAJBHAI W-O RAMESHBHAI RATIBHAI VAGHASIYA,JAYABEN D-O JIVRAJBHAI W-O FULABHAI DEVRAJBHAI SORHIYA	
40683	FA/200/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MADHA RAMJI AND BHADABHAI MADHABHAI,JENTIBHAI BHADABHAI RAIYANI	,(MR UMESH A TRIVEDI),MR V M RAIYANI
40684	FA/201/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJI JIVRAJ MOVALIYA,	(MR UMESH A TRIVEDI),MR V M RAIYANI
40685	FA/202/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATNABHAI HIRJIBHAI MOVALIYA HIMSELF AND POA OF BABUBHAI H MOVALIYA,	MR KL DAVE
40686	FA/203/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDALAL VASHRAM MOVALIYA,	MR KL DAVE
40687	FA/204/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MULJI BHURA,RATILAL MULJIBHAI LUNAGARIYA,PARSHOTTAM MULJIBHAI LUNAGARIYA,JESUKH MULJIBHAI LUNAGARIYA,NATWARLAL MULJIBHAI LUNAGARIYA,LILABEN MULJIBHAI LUNAGARIYA,SAMUBEN MULJIBHAI LUNAGARIYA,BHANJIBHAI MULJIBHAI LUNAGARIYA	,J K GANDHI
40688	FA/205/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POPAT HARJI MOVALIYA,	(MR UMESH A TRIVEDI),MR V M RAIYANI
40689	FA/206/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD LALA HARJIBHAI MOVALIYA,LILABEN LALJIBHAI,MUKTABEN LALJIBHAI,JAYABEN LALJIBHAI,MANSUKHBHAI LALJIBHAI,LABHUBEN LALJIBHAI,HEMIBEN LALJIBHAI,DHIRUBHAI LALJIBHAI,RANJANBEN LALJIBHAI	,(MR UMESH A TRIVEDI),MR V M RAIYANI
40690	FA/207/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DEC. ARJAN RAM,SURDAS MANDAN AND BHAGWAN MANDAN GOVIND SAMA	,MR KL DAVE
40691	FA/208/2014	05/02/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POA OF FULABHAI DEVJIBHAI RAIYANI- DIPAK MAJURBHAI RAIYANI,POA OF FULABHAI DEVJIBHAI RAIYANI- DEVJIBHAI SAMJIBHAI RAIYANI	MR KL DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40692	FA/209/2014	21/06/2014	MALABHAI DANABHAI HARIJAN,	MR MA PAREKH	KANABHAI DANABHAI HARIJAN,MAMLATDAR,TALATI CUM MANTRI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR TUSHAR L SHETH
40693	FA/211/2014	27/01/2014	YOGESH TEJRAM YADAV,	MR HRIDAY BUCH	PALLAVI YOGESHKUMAR YADAV,	(MR KISHOR M PAUL)
40694	FA/212/2014	12/09/2016	NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	SHARDABEN WD-O CHIMANBHAI MAL,KU. NITABEN D-O CHIMANBHAI MAL,HITENDRAKUMAR S-O CHIMANBHAI MAL,JITENDRAKUMAR S-O CHIMANBHAI MAL,JIVABHAI SOMABHAI TAVIAD,ISHAK HAJI IBRAHIM MORAWAL	RULE NOT RECD BACK,RULE SERVED,HL PATEL ADVOCATES
40695	FA/213/2014	29/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMLABEN AASHABHAI,SAVITABEN AASHABHAI	
40696	FA/214/2014	29/01/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI CHHITABHAI,	
40697	FA/215/2014	07/02/2014	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI KANJIBHAI,BHAGABHAI KANJIBHAI,THAKORBHAI KANJIBHAI	MR KM SHETH
40698	FA/216/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI PARSOTTAMBHAI PATEL,	MR KM SHETH
40699	FA/217/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TULSIBHAI PRABHUDAS PATEL,	
40700	FA/218/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TULSIBHAI MOTIBHAI,	MR KM SHETH
40701	FA/219/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORBHAI SHIVABHAI PATEL,	MR KM SHETH
40702	FA/220/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN WD-O NAGJIBHAI,	
40703	FA/221/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANORBHAI VALJIBHAI,RATANBEN WD-O MANORBHAI VALJIBHAI	
40704	FA/222/2014	31/01/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HITESHBHAI RAMDAS ZAVERBHAI PATEL,	MR KM SHETH
40705	FA/223/2014	30/01/2014	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	CHHATARSINH KHAVARIYA @ THAVARIYA KOLI,ASHWINBHAI PRABHUDASBHAI KHILJI,UNITED INDIA INSURANCE CO LTD,GUNVANTRAI SHANTLAL JESWAL	,MS AMEE YAJNIK,MR BHAVIN S RAIYANI,MR P B KHANDHERIA
40706	FA/227/2014	25/02/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MERAMANBHAI PALABHAI JOD,RAJU VEJA KODIYATAR,RAMNIKLAL VALLABHBHAI	
40707	FA/228/2014	26/09/2020	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	YOGESHBHAI CHAGANLAL JANI,NAYANABEN YOGESHBHAI JANI,KEVINBHAI YOGESHBHAI JANI,KINJAL YOGESHBHAI JANI,LALITABEN CHAGANLAL JANI,CHAGANLAL P JANI,RAKESHBHAI JAGDISHPRASAD AGRAWAL,ASHOKBHAI RAVJIBHAI KAKADIYA,VIJAYABEN ASHOKBHAI KAKADIYA,NEW INDIA ASSURANCE COMPANY LTD	,RULE SERVED,MR SUNIL B PARIKH,MR RAJAN C PRAJAPATI,MR. HEMAL SHAH
40708	FA/229/2014	29/01/2014	SPECIAL LAND ACQUISITION,GENERAL MANAGER	MR RITURAJ M MEENA	CHAUDHARI PRATAPBHAI SHANKARBHAI,	MR AV PRAJAPATI
40709	FA/230/2014	26/09/2020	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ASHOKBHAI RAVJIBHAI KAKADIYA,VIJAYABEN ASHOKBHAI KAKADIYA,JAYKUMAR ASHOKBHAI KAKADIYA,DIPALI ASHOKBHAI KAKADIYA,AVANI ASHOKBHAI KAKADIYA-MINOR,LADUBEN RAVJIBHAI KAKADIYA,ASHOKKUMAR RAGHUNATHSINH,RAKESHBHAI JAGDISHPRASAD AGRAWAL	,RULE NOT RECD BACK,MR RAJAN C PRAJAPATI,MR. HEMAL SHAH
40710	FA/237/2014	13/07/2016	KARANSINH @ KIRANSINH KAVARSINH VANJARA,	MR.HIREN M MODI	SARDARBHAI BALWANTBHAI PATEL,BHUPATSINH D PATELIYA,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MS LILU K BHAYA

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40711	FA/238/2014	10/09/2018	ORIENTAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	JITENDRASINH BIJRAJSINH CHAVDA,MANSURI IMTIYASBHAI RAJAKBHAI	RULE SERVED,MR MANISH S SHAH
40712	FA/239/2014	19/09/2014	YUVRAJ DEVIDAS HORE,	(MR A M VADERA)	SANDHYA YUVRAJ HORE,	MR MP SHAH,MS. KRUTI M SHAH
40713	FA/242/2014	05/03/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	HEIRS OF DECD. BABUBHAI VAJABHAI KHARADI,PANKAJ BABUBHAI THRO' RESP. 1 VASHIBEN WD/O DECD. BABUBHAI,RAVINBHAI BABUBHAI-MINOR THRO' RESP.1 VASHIBEN WD/O BABUBHAI,MANISHABEN BABUBHAI-MINOR THRO'RESP.1-VASHIBEN WD/O BABUBHAI,NANIBEN VAJABHAI KHARADI,CHAGGANJI RANCHODJI THAKARDA,RAMESHBHAI HARISHBHAI LABANA,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA,MR R.K.MANSURI
40714	FA/243/2014	05/03/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	BHERULAL DHANAJI KHARADI,CHAGGANJI RANCHODJI THAKARDA,RAMESHBHAI HARISHBHAI LABANA,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA,MR R.K.MANSURI
40715	FA/244/2014	05/03/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	DINESHBHAI JITABHAI PATEL,CHAGGANJI RANCHODJI THAKARDA,POPATLAL GANGARAM LABANA,RAMESH HARISHJI LABANA,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA
40716	FA/245/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALVANTBHAI CHHAGANBHAI,	MR KM SHETH
40717	FA/246/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVJIBHAI HARIBHAI,AMARSANG HARIBHAI,PUNJIBEN HARIBHAI,SITABEN HARIBHAI,MANIBEN HARIBHAI,JAYANTIBHAI SHIVABHAI,CHHTRASANG SHIVABHAI,RAIJIBHAI SHIVABHAI,JETHABHAI SHIVABHAI,LAXMIBEN SURSANGBHAI,JASVANTBHAI SURSANGBHAI,MANSANG SURSANGBHAI,SHAILESHBHAI SURSANGBHAI,RAMILABEN SURSANGBHAI,NARMADABEN SURSANGBHAI	MR KM SHETH
40718	FA/247/2014	03/02/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF BHADKODARA MASJID,	
40719	FA/248/2014	16/06/2014	CHAUDHARI NARESHKUMAR MULJIBHAI,	MR.KIRIT R CHAUDHARI	CHAUDHARI KANKUBEN WIFE OF NARESHBHAI MULJIBHAI,CHAUDHARI PREMJIBHAI MOTIBHAI	MR.DIPEN F CHAUDHARI
40720	FA/249/2014	03/02/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHIKHIBEN MAFATLAL,SANGITABEN D-O MAFATLAL PATEL,GAYATRIBEN D-O MAFATLAL PATEL,NISHABEN D-O MAFATLAL PATEL,GAURAVKUMAR S-O MAFATLAL PATEL	
40721	FA/251/2014	11/01/2017	ORIENTAL INSURANCE CO. LTD,	MR R G DWIVEDI	MAHESHBHAI DEVRAJBHAI MAKWANA,SAVITABEN DEVRAJBHAI MAKWANA,AMBIKA DRILLING WORKS	RULE SERVED
40722	FA/252/2014	11/06/2016	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRITIBEN SANDEEPKUMAR CHAKRAVATI,BHOI ASHVINKUMAR BABARBHAI,SUBARATISHA RAHIMSHA DIWAN,CHANDUBHAI CHHAGANBHAI VAGHELA	DELETED,RULE SERVED,MR PREMAL R JOSHI
40723	FA/254/2014	29/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL DWARKABHAI KASHIRAM,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
40724	FA/255/2014	29/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	RABARI TALJABHAI LILABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
40725	FA/256/2014	29/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL JAYANTIBHAI PARSHOTTAMDAS,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
40726	FA/257/2014	29/01/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL NATHABHAI PARSHOTTAMDAS,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI

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40727	FA/259/2014	05/01/2015	LILABEN RAMANLAL @ KANAIYALAL PATEL,ANITA RAMANLAL PATEL,MINOR MANISHA RAMANLAL PATEL,KANTABEN PRAHLADBHAI PATEL	MR YN RAVANI	DINESHCHANDRA TEJSHIBHAI THAKKAR,NATIONAL INSURANCE COMPANY LTD.,SUNILBHAI K. MEHTA,NEW UNITED INDIA INSURANCE CO.	NOTICE SERVED,MR RATHIN P RAVAL,SAURABH M VORA,MS. DHARABEN A PATEL
40728	FA/265/2014	13/08/2015	POWER OF ATTORNEY HOLDER- PRATHEMESH FARMS PVT LTD,	MR.BHARAT PRAJAPATI,MR CR MISHRA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
40729	FA/266/2014	10/02/2014	HASMUKHBHAI CHITTABHAI VANKAR,	MR P P MAJMUDAR	DHARMISHTABEN BABUBHAI ROHIT,KALPESHBHAI BHUPATBHAI TADVI,MOTOR VEHICLE CLAIM TRIBUNAL- MACT	,MR.HIREN M MODI
40730	FA/268/2014	03/07/2014	GAFAR H IBRAHIM,	MR DIGANT B KAKKAD	P G V C L,	MR SP HASURKAR
40731	FA/282/2014	16/04/2014	PRAVINBHAI S KHAMBHAYATA,	MR MURALI N DEVNANI	RAMESH LALMANI YADAV,DASMIYA LALMANI YADAV,JANKI ALIAS BABALI RAMESH YADAV,VIRAJ KRISHNA TECHTONICS PVT LTD,UNITED INDIA INSURANCE CO LTD	
40732	FA/286/2014	12/11/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ABDULMALIK ABDULVAHID SHAIKH,HANIFABIBI ABDULMALIK,NAZRABANU WD-O DECD. ABDULMALIK ABDULVAHID SHIAKH,NAJAMABANU NIHAL AHEMMAD,RIYAZ AHEMMAD NIHALMOHEMMAD- MINOR,NAZMINBANU NIHAL AHEMMAD- MINOR,MOHEMMAD RIHAN NIHAL AHEMMAD- MINOR,BALIGURREHMAN ATIKAHMED TURK	RULE SERVED,RULE UNSERVED,MR SUREN M SHAH
40733	FA/287/2014	18/09/2014	DHARMESHBHAI PRABHUBHAI PATEL,	MR KK TRIVEDI,MRS. PRITI J JOSHI,MR IMTIYAJ M KURESHI	KAILASHBEN DHARMESHBHAI PATEL,	MR HARSHADRAY A DAVE
40734	FA/288/2014	03/02/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	MEENABEN MAHESHBHAI MACHHI,RAJESH CALLA,LAXMANBHAI KESAHVBHAI BALGAVKAR,ICICI LOMBARD GENERAL INSURANCE CO,NARENDRASINH NARPATSINH JADAV	
40735	FA/293/2014	21/04/2016	ALPA DIPAK PARIKH,	MR CHIRAG B PATEL	DIPAK RASIKLAL PARIKH,	MR DIPEN C SHAH
40736	FA/294/2014	09/01/2018	RAJESHBHAI HARSHADBHAI JAISWAL,	MS TRUSHA K PATEL	DAXABEN RAJESHBHAI JAISWAL,	NOTICE SERVED BY DS,MR AMRISH K PANDYA
40737	FA/295/2014	12/08/2014	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SANJAYKUMAR TIRAMBABAJ VASAVA,CHHOTALAL BHAGVANDAS CHAUHAN,HEIR OF DECD. BHIKHABHAI	RULE UNSERVED,UNSERVED EXPIRED (R),MR. SABIR B SAIYYAD
40738	FA/297/2014	04/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	PATEL MANSUKHBHAI VIRJIBHAI,	MR AV PRAJAPATI
40739	FA/298/2014	04/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	PATEL PRALADBHAI MALUBHAI,	MR AV PRAJAPATI
40740	FA/299/2014	04/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	PATEL ISHWARBHAI RAVJIBHAI,	MR AV PRAJAPATI
40741	FA/300/2014	04/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	PATEL GOVINDBHAI THOBHANBHAI,	MR AV PRAJAPATI
40742	FA/301/2014	04/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	PATEL NATVARBHAI DHARAMSHIBHAI,	MR AV PRAJAPATI
40743	FA/302/2014	04/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHRI	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. PATEL GOVARDHANBHAI KANJIBHAI,PATEL PRAVINBHAI GOVARDHANBHAI,PATEL HIRABEN GOVARDHANBHAI	,MR AV PRAJAPATI

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40744	FA/311/2014	11/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	IQBAL SIDIQBHAI,VALI MUHMAD UMAR JUNEJA,KANTABEN G RAVAL,NATIONAL INSURANCE COMPANY LTD.,VITUBHAI MULCHANDBHAI SACHDEV	,MR MURALI N DEVNANI,MR DAKSHESH MEHTA
40745	FA/312/2014	11/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VIRUBHAI MULCHANDBHAI SACHDEV,KANTABEN G RAVAL,INS. CO.	,MR MURALI N DEVNANI,MR DAKSHESH MEHTA
40746	FA/313/2014	11/03/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	LOKCHAND ALIAS LOKESH TEKCHANDBHAI DESHRANI,KANTABEN G RAVAL,INS. CO.,VIRUBHAI MULCHANDBHAI SACHDEV	,MR MURALI N DEVNANI,MR DAKSHESH MEHTA
40747	FA/314/2014	10/02/2014	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	HEIRS OF DECD. GOVINDBHAI LALJIBHAI PATEL,SURAJBEN GOVINDBHAI PATEL,RAMESHCHANDRA GOVINBHAI PATEL,SHARADABEN GOVINDBHAI PATEL WIFE OF KARASHANBHAI T. PATEL,GITABEN GOVINDBHAI PATEL WIFE OF CHAMNABHAI AMBARAM PATEL,BHAVNABEN GOVINDBHAI PATEL WIFE OF RAJUBHAI ALIAS SURESHBHAI G PATEL,JUMABHAI IBRAHIMBHAI SATI PIJARA,HARDIPSINH NAVALSINH JADEJA	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
40748	FA/315/2014	18/02/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MULJIBHAI A MAHERIA,JAGRUTI NISHANT DAVE,SHAKUBHAI RATILAL THAKOR,ARVINDBHAI MANILAL DAVE,DAXABEN ARVINDKUMAR DAVE,NISHANT ARVINDKUMAR DAVE,HIRAL ARVINDKUMAR DAVE	
40749	FA/319/2014	13/07/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BALVANTSINH NARANSINH JADEJA,JAGDISH VAGHAJI SANGAR,RAMSINGBHAI MAKTABHAI VASAVA	RULE SERVED,MR MTM HAKIM
40750	FA/320/2014	10/09/2018	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NASIRKHAN MOBINKHAN,PRAVINBHAI BHAGVAT VANI,ALTAF BISMILLAH SHAIKH,BISMILASHEIKH BIKHARI MADIYAR,NASIMBI BISMILAKHAN SHEIKH	,RULE SERVED,MR.HIREN M MODI,MR MOHSIN M HAKIM
40751	FA/321/2014	30/09/2016	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAJABHAI HAKABHAI SUNDAVADRA,MALADEBHAI MERAMANBHAI KESHVALA,POPATBHAI RAMBHAI MORI,GOGANBHAI KARNABHAI	RULE SERVED,RULE UNSERVED,MS SANDHYA D NATANI
40752	FA/328/2014	03/03/2014	NEHALBEN AMARDEEPBHAI RAVAL,	MR NARENDRA L JAIN	AMARDEEPBHAI JAGDEEPBHAI RAVAL,	
40753	FA/334/2014	06/02/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	BHIKILIBEN SD/O NARSINGH RUPALA MENDA,BADLIBEN NARSINGHBHAI MEDA MINOR,KAVITABEN NARSINGHBHAI MEDA MINOR,BHARATBHAI NARSINGHBHAI MEDA MINOR,MAHESHBHAI NARSINGHBHAI MEDA MINOR,SAVITABEN NARSINGHBHAI MEDA MINOR,RUPALA DALUBHAI MEDA-DELETED,BHATLIBEN W/O DECEASED RUPALA BHAI MEDA,GANGASINGH MANGUSINGH RAJPUT-DELETED,DEEPCHAND MISRILAL JAIN,NEW INDIA INSURANCE CO LTD,NIRUBHA P ZALA	,MR UM SHASTRI,MR GC MAZMUDAR,MR HG MAZMUDAR
40754	FA/337/2014	26/02/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	BHUPATSINH DOLATSINH SOLANKI,LEGAL HEIRS OF DECD. HARESHBHAI KHEMABHAI MAKWANA,KHEMCHANDBHAI VIRABHAI MAKWANA,DAHIBEN ALIAS KANTABEN KHEMCHANDBHAI MAKWANA,HINABEN HARESHBHAI MAKWANA	RULE SERVED,DECEASED LITIGANT,MR ASHOK N PARMAR

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40755	FA/338/2014	30/03/2017	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	REVABEN KODARJI THAKARDA-PARMAR HEIRS OF DECD. LALJI ALIS GOPALJI KODARJI PARMAR,KODARJI RANAJI THAKARDA - PARMAR,SUNILBHAI PARSHOTTAMBHAI RAVAL,SHANKER SANGRAMSINH YADAV,YOGESHKUMAR CHANDRASHANKER SEVAL,JADAV RAJENDRA ANAND,TINAJI MOHANJI SOLANKI,NUTANPURI CHIMANPURI GOSWAMI,INSURANCE COMPANY OF TRACTOR OF	,RULE SERVED,MR MAULIK N SHAH
40756	FA/341/2014	22/07/2014	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	LADUBEN VIRCHANDBHAI PARMAR,SHYAMALBHAI ALAKHABHAI BHAMBHIR -SOLANKI,SURESHBHAI NARAYANBHAI TARAR	(MR AJ SHASTRI),MR MAULIK N SHAH
40757	FA/346/2014	18/02/2014	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	HEMLATABEN PANDHARINATH JAGTAP,PRADHARINATH SHANKARRAV JAGTAP,HEIRS AND LR OF DECD. VAGHJIBHAI MAVJIBHAI CHAUDHARI-,VINAYKUMAR VAGHJIBHAI CHAUDHARI,GITABEN VAGHJIBHAI CHAUDHARI,ASHABEN VAGHJIBHAI CHAUDHARI,PARESHKUMAR VAGHJIBHAI CHAUDHARI	RULE SERVED BY DS,MR AMIT N CHAUDHARY
40758	FA/348/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	DHULIBEN WD-O CHANDUBHAI,KHUMANSANG CHANDUBHAI,RAMSANG CHANDUBHAI,NARSINHBHAI CHANDUBHAI,PARVATIBEN CHANDUBHAI,MANJULABEN CHANDUBHAI,CONALBEN CHANDUBHAI,HIRABEN CHANDUBHAI,KANKUBEN CHANDUBHAI	MR KM SHETH
40759	FA/349/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ARJUNBHAI DHULABHAI,SAVITABEN WD-O BHIMSANG DHULA,JAGRUTIBEN BHIMSANG DHULA- MINOR,JASODABEN BHIMSANG DHULA-MINOR,JASODABEN BHIMSANG DHULA-MINOR,VAISHALIBEN BHIMSANG DHULA-MINOR	
40760	FA/350/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ARJUNBHAI DHULABHAI,SAVITABEN WD-O BHIMSANG DHULA,JAGRUTIBEN BHIMANG DHULA-MINOR,JANAKBHAI BHIMSANG DHULA-MINOR,JASODABEN BHIMSANG DHULA-MINOR,VAISHALIBEN BHIMSANG DHULA-MINOR	
40761	FA/351/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	PRABHUBEN SANABHAI,ARVINDBHAI SANABHAI,SAVITABEN NATVARBHAI,SHAILESHBHAI NATVARBHAI	MR KM SHETH
40762	FA/352/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	CHHATRASANG FULABHAI,	MR KM SHETH
40763	FA/353/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	VAJESANG KARSANBHAI,	MR KM SHETH
40764	FA/354/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	KHUMANSINH RAISANG MANORBHAI,	MR KM SHETH
40765	FA/355/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	MAHESHBHAI RAISANGBHAI,	MR KM SHETH
40766	FA/356/2014	07/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALIDAS ALIAS RAMESHBHAI JAGMALBHAI,	
40767	FA/357/2014	07/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJUNBHAI MAHIJIBHAI BAKORBHAI,VIKRAMBHAI MAHIJIBHAI BAKORBHAI,SHARVANBHAI MAHIJIBHAI BAKORBHAI,BHIMSANGBHAI MAHIJIBHAI BAKORBHAI,PREMILABEN MAHIJIBHAI BAKORBHAI,LAXMIBEN MAHIJIBHAI BAKORBHAI,KAMLABEN MAHIJIBHAI BAKORBHAI	
40768	FA/358/2014	07/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTABEN D-O GIRDHARBHAI DESAIBHAI,	
40769	FA/360/2014	10/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALIBHAI ISA VALI,	MR KM SHETH
40770	FA/361/2014	24/07/2015	BALWANTSINH KANSINH JODHA,	MR RAJESH B DESAI,MR CHETAN K PANDYA	SHITALKANVAR W-O BALWANTSINH JODHA,	NOTICE UNSERVED

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40771	FA/363/2014	20/01/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARIFKHAN AJIJKHAN PATHAN,IBRAHIMALI BARKATALI MAKRANI,UNITED INDIA INSURANCE COMPANY LIMITED,DINESHBHAI BHALIYABHAI RATHWA,LALUBHAI MADABHAI BARIYA	RULE SERVED,(MR MAULIK J SHELAT),MR.HIREN M MODI
40772	FA/366/2014	10/03/2014	MUNAFBHAI SHAFIBHAI SHEIKH,	MR SHASHIKANT S GADE	ALPESHBHAI RATILAL PATEL,DILIPBHAI AMBALAL PATEL,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	
40773	FA/367/2014	10/10/2015	ICICI LOMBARD GENERAL INSURANCE CO,	MS VIDHI J BHATT	ZALABHAI DEVABHAI MARVADI - RATHOD,NAGARBHAI SOMABHAI SAKHALPURA	RULE SERVED
40774	FA/369/2014	26/09/2020	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	DAYASAGAR POPATLAL JAIN,SAIYED INAYATALI KADARALI	UNSERVED EXPIRED (R),MR AMIT C NANAVATI
40775	FA/370/2014	13/06/2014	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	NATHIBEN LAXMANBHAI MORI,YOGESHBHAI ALIAS OGHADBHAI MERAMBHAI BAROT,CHETANBHAI CHANDUBHAI DOBARIYA	
40776	FA/371/2014	13/07/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DILIPBHAI RAVJIBHAI TADVI,SHANKARBHAI NADIKBHAI NAYAK,HETALBEN DIVALBHAI VASAVA	RULE SERVED,RULE SERVED BY DS,MR MTM HAKIM
40777	FA/377/2014	10/04/2014	DEVILAL KACHRABHAI LUHAR (PANCHAL),MANJULABEN DEVILAL LUHAR (PANCHAL)	MR.HIREN M MODI	NILESHBHAI BABULAL CHHAPIYA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	
40778	FA/384/2014	04/03/2014	ICICI LOMBARD GENERAL INSURANCE CO,	MS VIDHI J BHATT	SAMAYKUMAR RAJENDRABHAI PATEL,PATHAN SATTARKHAN MUSTUFAKHAN,DHARMENDRASINH JAGDISHSINH CHAUHAN,HDFC ERGO GENERAL INSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED, (MR PARESH M DARJI)
40779	FA/385/2014	10/04/2018	BIPINBHAI MAGANBHAI DESAI,	MR SHITAL R PATEL	NADIAD NAGARPALIKA,MANUBHAI RAMBHAI DESAI,DHIRAJBEN CHIMANBHAI DESAI,HEMABEN D-O. CHIMANBHAI RAMBHAI DESAI,RAJESHBHAI CHIMANBHAI DESAI,SHARADBHAI CHIMANBHAI DESAI,SUNILBHAI CHIMANBHAI DESAI,PARAGBEN CHIMANBHAI DESAI,LEGAL HEIRS OF DESAI DINUBHAI RAMBHAI S.O LATE RAMBHAI LALLUBHAI,INDUBEN DINUBHAI DESAI,NILABEN DINUBHAI DESAI,BINABEN DINUBHAI DESAI,DESAI CHHOTABHAI LALLUBHAI SINCE DECD,DESAI BIPINBHAI CHHOTABHAI,DESAI RAJNIKANTBHAI CHHOTABHAI,DESAI SUSHILABEN CHHOTABHAI,DESAI INDIRABEN CHHOTABHAI,DESAI VITTHALBHAI LALLUBHAI SINCE DECD,DESAI PARIMAL VITTHALBHAI,DESAI VIBHABEN VITTHALBHAI,DESAI SAVITABEN VITTHALBHAI	
40780	FA/386/2014	08/12/2018	FUTURE GENERALI INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KASAMBHAI ALARAKHABHAI SAMA,HEIRS OF DECD. ANUBHAV VIJAYSINGH BHUMIYAR,VIJAYSINGH NANKESARSINGH BHUMIYAR,MANJUSINHA VIJAYSINGH BHUMIYAR,ANAMIKASINHA VIJAYSINGH BHUMIYAR	,RULE SERVED,MR. HEMAL SHAH
40781	FA/389/2014	17/09/2018	IKBALBHAI YAKUBBHAI SINDHI,	MR MOHSIN M HAKIM	SARDARKHAN ABDULOD KHAN,MAHAMDA FARID ABDUL VAHED SHAIKH,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE UNSERVED,MR MITESH L RANGRAS
40782	FA/390/2014	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI BHIMSANGBHAI,	MR KM SHETH
40783	FA/391/2014	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI BHIKHUPURI,	MR KM SHETH

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40784	FA/392/2014	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVERBHAI CHANDU SOMANI,MANIBHAI CHANDUBHAI,RAMESHBHAI CHANDUBHAI,SUMANBEN CHANDUBHAI,HANSABEN CHANDUBHAI,JASODABEN CHANDUBHAI	MR KM SHETH
40785	FA/393/2014	21/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARISHPURI BHIKHUPURI,	MR KM SHETH
40786	FA/394/2014	28/02/2014	SADVICHAR PARIVAR TRUST,	MRS KRISHNA G RAWAL	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
40787	FA/395/2014	28/02/2014	SADVICHAR PARIVAR TRUST,	MRS KRISHNA G RAWAL	AHMEDABAD MUNICIPAL CORPORATION,	NOTICE SERVED BY DS
40788	FA/396/2014	28/02/2014	SADVICHAR PARIVAR TRUST,	MRS KRISHNA G RAWAL	AHMEDABAD MUNICIPAL CORPORATION,	NOTICE SERVED BY DS
40789	FA/397/2014	12/02/2014	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALA BHURA,LABHUBEN LALJI,KISHOR LALJI	(MR UMESH A TRIVEDI),MR V M RAIYANI
40790	FA/398/2014	12/02/2014	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI BHURABHAI THROUGH DINESH LALJI,	(MR UMESH A TRIVEDI),MR V M RAIYANI
40791	FA/399/2014	28/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI SHAMJIBHAI RAIYANI,	MR KL DAVE
40792	FA/400/2014	28/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALU AND BHUPAT LALJI-MINOR,	MR KL DAVE
40793	FA/401/2014	28/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI TEJABHAI LUNAGARIYA,	MR KL DAVE
40794	FA/402/2014	28/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MATHURBHAI SAMJIBHAI RAIYANI,	RULE SERVED
40795	FA/404/2014	10/04/2014	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	VIMLESH PRAMODCHANDRA DOSHI,HETAL PRAMODCHANDRA DOSHI,CHIRAG PRAMODCHANDRA DOSHI	
40796	FA/409/2014	05/02/2020	PRAFULBHAI GORDHANBHAI VEKARIYA,	MR.HIREN M MODI	ATULKUMAR KARAMSHIBHAI LUNAGARIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED
40797	FA/410/2014	07/07/2017	JUSAB BACHU MIYANA,	JENIL M SHAH	UMAR BACHUBHAI MIYANA,SULEMAN UMAR,DAUD UMAR,KASAM BACHUBHAI,SHERBANU KASAM JETHA,HALIMABEN KASAM JETHA,HANIFABEN KASAM JETHA,HUSENABEN KASAM JETHA,SUGRABEN KASAM JETHA,ASGAR KASAM JETHA,BACHU KARA MIYANA,MAMAD BACHU MIYANA,ALLARAKHKHA BACHU MIYANA,VAJSI LAKHMAN NANDANIYA,NATHIBEN TRIKAMBHAI KANJARIYA	,RULE SERVED,MR SP MAJMUDAR,MR VIJAY H NANGESH,MR P P MAJMUDAR,MR TATTVAM K PATEL
40798	FA/413/2014	17/02/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ARUNADEVI MANOJSINH PARIHAR,VISHESH MANOJSINH PARIHAR,PRINCE MANOJSINH PARIHAR- MINOR,BHURISINH KOKSINH PARIHAR,VIMLADEVI BHURISINH PARIHAR,VIKRAMSINH VIJAYSINH RAJPUT,MUKESHBHAI MANGALDAS PATEL	
40799	FA/416/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MORBI PANJRAPOL TRUST,BHAVESH BATUKBHAI DOSHI,AMIBEN BHAVESHBHAI DOSHI WD-O. DECD.,MANSI B DOSHI D-O. DECD,HINA B DOSHI D-O. DECD.,SMIT B DOSHI S-O. DECD.,JYOTSNABEN BATUKBHAI DOSHI MOTHER OF DECD.	RULE NOT RECD BACK, (MR SANDEEP N BHATT), (MR ARPIT Y MEHTA)
40800	FA/418/2014	08/06/2016	RUSHABHDEV DHIRAJLAL PATEL,	MR.HIREN M MODI	SARDARBHAI GALABHAI BARIYA,RAJENDRASINH PUSHPSINH THAKOR,NATIONAL INSURANCE CO LTD	,RULE UNSERVED,MR VIBHUTI NANAVATI

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40801	FA/419/2014	21/02/2014	ORIENTAL INSURANCE COMPANY LTD,	MR KK NAIR	HEENABEN AMITBHAI CHAUDHARY,SALAND GHEVARBHAI MOGHILAL	
40802	FA/420/2014	08/12/2018	FUTURE GENERALI INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SUJALKUMAR ARVINDBHAI PATEL,ARVINDBHAI RAMABHAI PATEL,ANANDBEN SHANKARBHAI CHAUHAN,MAHENDRASINH SHANKARBHAI CHAUHAN	RULE SERVED,(MR PARESH M DARJI)
40803	FA/422/2014	16/01/2020	SHABIHA IQBALHUSSAIN SHAIKH,	MR.HIREN M MODI	GANPATGAR VENIGAR GOSWAMI,PRESIDENT,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
40804	FA/423/2014	25/01/2019	PURSHOTTAMBHAI MANIBHAI AMIN SINCE DECEASED THROU HIS LEGAL HEIRS,CHANDUBHAI PURSHOTTAMBHAI AMIN SINCE DECEASED THROU HIS LEGAL HEIRS,KANAKBEN WD.O CHANDUBHAI PURSHOTTAMBHAI AMIN,RAJESHRIBEN D.O CHANDUBHAI PURSHOTTAMBHAI AMIN,SITALKUMAR S.O CHANDUBHAI PURSHOTTAMBHAI AMIN	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40805	FA/425/2014	13/08/2015	GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	BALDEVJI SAKRAJI THAKOR AS LEGAL HEIRS OF LATE SAKRAJI CHHAGANJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR. KISHAN H DAIYA
40806	FA/426/2014	13/08/2015	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	HIRABHAI JETHABHAI RABARI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR. KISHAN H DAIYA
40807	FA/427/2014	21/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF ATMARAMBHAI UMEDDAS PATEL,LEELABEN ATMARAM PATEL,MUKUNDBHAI ATMARAMBHAI PATEL,KANUBHAI ATMARAM PATEL,MAHESHBHAI ATMARAM PATEL,KAMLESHBHAI ATMARAM PATEL,SPECIAL LAND ACQUISITION OFFICER FOUR	,GOVERNMENT PLEADER,(MR A J PATEL)
40808	FA/428/2014	21/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LILABEN RANCHHODDAS PATEL,SPECIAL LAND ACQUISITION OFFICER FOUR	RULE SERVED,(MR A J PATEL)
40809	FA/429/2014	21/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	GANGARAM ISHWARDAS PATEL,SPECIAL LAND ACQUISITION OFFICER FOUR	RULE SERVED,MR. KISHAN H DAIYA
40810	FA/430/2014	21/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	POPATBHAI UMEDDAS PATEL,SPECIAL LAND ACQUISITION OFFICER FOUR	GOVERNMENT PLEADER,(MR A J PATEL)
40811	FA/431/2014	11/11/2014	GAIL (INDIA) LTD,ZONAL GENERAL MANAGER	MR VISHWAS K SHAH	LATIN RASAYANI PRIVATE LTD,	MR INDRAVADAN PARMAR
40812	FA/432/2014	31/01/2020	PASABHAI DAHYABHAI RATHOD,	MR.HIREN M MODI	FIROZKHAN SHARIFKHAN PATHAN,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,MUKESHKUMAR KANAIYALAL SHARMA,DIVISIONAL CONTROLLER	RULE SERVED,MRS VASAVDATTA BHATT,MR ANKIT SHAH
40813	FA/436/2014	19/02/2014	PRAPTI APURVA DAVE,	MS KARUNA V RAHEVAR	APURVA JAGDISHCHANDRA DAVE,	MR JAYANT P BHATT,MR JEET J BHATT
40814	FA/444/2014	24/02/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	LALJIBHAI PARBATBHAI MAKWANA,BHIKHABHAI RASULBHAI GANJA,PANCHABHAI RATHABHAI BOLIYA,RELIANCE GENERAL INSURANCE COMPANY LTD,JAGABHAI BHURABHAI SINDHAV,IMRAN M SAIKH	
40815	FA/445/2014	24/02/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	RAMESHBHAI DEVABHAI JADAV,BHIKHABHAI RASULBHAI GANJA,PANCHABHAI RATHABHAI BOLIYA,RELIANCE GENERAL INSURANCE COMPANY LTD,JAGABHAI BHURABHAI SINDHAV,IMRAN M SAIKH	
40816	FA/446/2014	18/02/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	NATHUDAS BHAGWANDAS VAISHNAV,R SOKKALINGAM OWNER OF PALANIAPPA TRANSPORT,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MR HARDIK C RAWAL
40817	FA/447/2014	23/04/2014	DIWAN BACHUSHA KARIMSHA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER

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40818	FA/448/2014	23/04/2014	LALUBHAI MANGALBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40819	FA/449/2014	23/04/2014	MATHURBHAI KASHIBHAI PATEL,RAJNIKANT MATHURBHAI PATEL,HARKHABEN MATHURBHAI PATEL,KANTABEN MATHURBHAI PATEL,URMILABEN MATHURBHAI PATEL,VINUBHAI MATHURBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40820	FA/450/2014	23/04/2014	KANTILAL RAIJIBHAI PATEL,MANJULABEN KANTILAL PATEL,DIPIKABEN KANTILAL PATEL,DILIPBHAI KANTILAL PATEL,MEENABEN KANTILAL PATEL,RITABEN KANTILAL PATEL,NIRALIBEN KANTILAL PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40821	FA/451/2014	23/04/2014	SHARDABEN ZAVERBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40822	FA/452/2014	23/04/2014	RANJANBEN GANPATSINH PARMAR,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40823	FA/453/2014	23/04/2014	VIPULBHAI JAYANTIBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40824	FA/455/2014	23/04/2014	BHUPENDRASINH CHANDRASINH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40825	FA/456/2014	23/04/2014	THAKORSINH PRATAPSINH RAJ,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40826	FA/457/2014	23/04/2014	KHODABHAI KESURBHAI,MANGIBEN KHODABHAI VASAVA,RAKESHBHAI MANSUKHBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40827	FA/458/2014	23/04/2014	AMARSANG RAISANG PARMAR,NARMADABEN AMARSANG PARMAR,PUSHPABEN AMARSANG PARMAR,DHARMISHTHABEN AMARSANG PARMAR,SAROJBEN AMARSANG PARMAR,JANAKBEN AMARSANG PARMAR,RENUKABEN AMARSANG PARMAR,YOGENDRASINH AMARSANG PARMAR	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40828	FA/459/2014	23/04/2014	PRATAPSINH MAHIJIBAVA RAJ,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40829	FA/460/2014	23/04/2014	KESARISINH JEETSINH RAJ,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40830	FA/461/2014	23/04/2014	SURESHBHAI LALUBHAI PATEL,USHABEN SURESHBHAI PATEL,JATINBHAI SURESHBHAI PATEL,VIJETABEN SURESHBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	
40831	FA/462/2014	23/04/2014	ZAVERBEN GORDHANBHAI PATEL,SHANTILAL GORDHANBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER
40832	FA/463/2014	21/04/2014	PRAKASHCHANDRA PRAHLADBHAI PRAJAPATI,NENCY D/O PRAKASHCHANDRA PRAHLADBHAI PRAJAPATI-MINOR THRO' PRAJAPATI MENABEN,PRAHLADBHAI GANGARAM PRAJAPATI,KAMLABEN PRAHLADBHAI PRAJAPATI	MR JM BAROT	THAKOR KANAJI GAMBHIRJI,BABARSINH AMARSINH ZALA,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
40833	FA/464/2014	10/03/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	SHANTABEN D-O. BABABHAI KHEMABHAI RAVAL AND WD-O. BECHARBHAI KANTIBHAI RAVAL,ISMAILBHA IBRAHIMBHAI SUTHAR,SUTHAR YUSUFBHAI HAJI ABDULBHAI	
40834	FA/472/2014	19/06/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR KRUNAL R SAKSENA	KANCHANBEN KIRITKUMAR PATEL,MADHABHAI SHANKARBHAI PATEL,MOSAMKUMAR KIRITKUMAR PATEL,VIJAYKUMAR PRAVINBHAI THAKAR,MAHESHBHAI CHUNILAL PATEL	DELETED,DS AFF.NOT FILED (R),MR.HIREN M MODI
40835	FA/474/2014	06/03/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	CHANDRAVADANBHAI AMBALAL PATEL,DINESH VIKRAMSING JADEJA,SIDDHI BEVERAGES	RULE SERVED,MR DJ BHATT,MR SHAILESH V BORISA
40836	FA/476/2014	25/02/2014	RAMESHBHAI VALLABHBHAI PATEL,	MR BN LIMBACHIA	DHANSUKHBHAI BHIKHABHAI VYAS,UDAYBHAI DINESHCHANDRA BHATTA,PARSOTTAMBHAI PUNJABHAI PATEL	,MR MEHUL S SHAH,MR JIGAR P RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40837	FA/477/2014	10/09/2018	HINABEN SURESHCHANDRA MAHETA,	MR JIGAR D DAVE	SURESHCHANDRA GULABCHAND MAHETA,	MR SHASHIKANT S GADE
40838	FA/478/2014	24/02/2014	RAMILABEN BATUKBHAI PATADIA (DAUGHTER),SHITAL BATUKBHAI PATADIA (DAUGHTER),HARSUKH BATUKBHAI PATADIA (SON),PAYAL BATUKBHAI PATADIA (DAUGHTER),DHARMESH BATUKBHAI PATADIA (SON)	MS MAMTA R VYAS	SHAMJIBHAI KESHUBHAI PATADIA,ORIENTAL INSRUANCE COMPANY LTD	
40839	FA/480/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM MUSA MOHMED,	MR KM SHETH
40840	FA/481/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF HAJI SULEMAN ADMINISTRATOR OF BHADKODARA MADRESA,	MR KM SHETH
40841	FA/482/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED HANIF YAKUB ADMINISTRATOR OF HAJRABEN YAKU,	MR KM SHETH
40842	FA/483/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ILIYAS HAJI HASAN DAUD,	
40843	FA/484/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IBRAHIM VALI ADAM,	
40844	FA/485/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAISAL ABDUL HAMID HEIR OF ABDUL HAMID HASAN,	MR KM SHETH
40845	FA/486/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANIF HAJI SULEMAN DAUD,	MR KM SHETH
40846	FA/487/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMED SULEMAN ISA,	
40847	FA/488/2014	25/02/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUNUS ABDULLAH ADMINISTRATOR OF MOHMED SAEED ALI UMRAJI,	MR KM SHETH
40848	FA/489/2014	12/06/2014	JAMANBHAI MAGANBHAI MAVANI,RAMNIKLAL MAGANBHAI MAVANI	MR SP MAJMUDAR,MR P P MAJMUDAR	BHANUBEN MAGANBHAI MAVANI,RITABEN MAGANBHAI MAVANI,LABHUBEN MAGANBHAI MAVANI	,MR K S CHANDRANI
40849	FA/524/2014	24/03/2014	BUMI KWANG JV,	(MR UTKARSH B JANI)	BOARD OF TRUSTEES OF KANDLA PORT TRUST,ICICI BANK LTD,ING VYSYA BANK LTD,AXIS BANK LTD	,MR DHAVAL D VYAS
40850	FA/528/2014	11/06/2016	ORIENTAL INSRUANCE COMPANY LTD,	MR VC THOMAS	MINOR BHARAT SHANKERBHAI KOLI,KISHORBHAI RATNABHAI KORANIYA,HEERUBEN LAXMANBHAI RABARI,GORDHANBHAI MOHANBHAI KOLI	RULE SERVED,MR MEHUL S SHAH
40851	FA/530/2014	24/01/2020	MUHAMMADHANIF ABDULMAJID UMARJI,	MR MA KHARADI	ALTAF HUSSAIN GAJI,JIGNESHKUMAR RAMESHBHAI PATEL,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR PALAK H THAKKAR
40852	FA/539/2014	28/08/2018	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	SHUKLA HARDAYNARAYN DEVISAHAY,	MS ASHA H GUPTA
40853	FA/541/2014	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHAILESH LAVJIBHAI UNJIYA,PALABHAI HIRABHAI DAFDA,SANJAY PALABHAI DAFDA,PRAKASH PALABHAI DAFDA,MITAL PALABHAI DAFDA,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,MANSUKH NAJABHAI KHUMAN,UNITED INDIA INSURANCE CO LTD,HANSABEN PALABHAI DAFDA,SANJAY PALABHAI DAFDA,PRAKASH PALABHAI DAFDA,MITAL PALABHAI DAFDA	,RULE NOT RECD BACK,RULE SERVED,MS LILU K BHAYA,(MR MAULIK J SHELAT),MR NIRAV C SANGHAVI
40854	FA/542/2014	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHAILESH LAVJIBHAI UNJIYA,MANSUKH NAJABHAI KHUMAN,UNITED INDIA INSURANCE CO LTD,PALABHAI HIRABHAI DAFDA,SANJAY PALABHAI DAFDA,PRAKASH PALABHAI DAFDA,MITAL PALABHAI DAFDA	,RULE SERVED,MR NIRAV C SANGHAVI,MR. HEMAL SHAH
40855	FA/548/2014	11/02/2017	SHRIRAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ATMARAMBHAI RAMSINGHBHAI RATHAVA,ASHOKBHAI JAHARYABHAI VASAVA,MUNNABHAI TAPSING VASAVA	RULE SERVED,MR MTM HAKIM
40856	FA/549/2014	22/01/2020	SANJAY MANSUKHBHAI SOLANKI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAMESHKUMAR BHIKHUBHAI PABANI,RAMESHKUMAR BHIKHUBHAI PABANI,ORIENTAL INSURANCE CO LTD	(MR MAULIK J SHELAT),RC JANI & ASSOCIATE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40857	FA/552/2014	24/07/2014	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RANCHHODBHAI GOVINDBHAI SUTARIA,SHARDABEN RANCHHODBHAI SUTARIA,MANISHBHAI RANCHHODBHAI SUTARIA,HETALBEN RANCHHODBHAI SUTARIA,NUTANBEN RANCHHODBHAI SUTARIA	,NOTICE SERVED,MR TUSHAR L SHETH
40858	FA/554/2014	15/09/2016	SONI NANDLALBHAI MOHANBHAI JOGIYA,	MR PREMAL S RACHH	ASUTOSH SANYAL,ORIENTAL INSURANCE CO LTD,KANTILAL AMBALAL GHETIYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
40859	FA/559/2014	26/09/2020	ICICI LOMBARD GENERAL INSURANCE CO,	ADITI S RAOL	BHANUBEN RAIJIBHAI CHAUHAN,FIROZMIYA HUSEENMIYA SHAIKH,MAHAMMAD RAFIQ HABIBMIYA MALEK	RULE NOT RECD BACK, (MR PARESH M DARJI)
40860	FA/563/2014	25/08/2014	VIJAYKUMAR G MANDLIK,	MR MITESH L RANGRAS	SANJANABEN KALUBHAI KUVADIA,	MR SP MAJMUDAR,MR P P MAJMUDAR
40861	FA/564/2014	01/11/2017	SUMITRA DURGESH CHAUHAN,	MS.YOGINI H UPADHYAY	DURGESH PARSHOTTAM CHAUHAN,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI
40862	FA/566/2014	29/04/2014	RAMILABEN JAYANTIBHAI PATEL,JITENDRAKUMAR JAYANTIBHAI PATEL,NITINKUMAR JAYANTIBHAI PATEL,SHANTABEN KOHIYABHAI PATEL	MR MA KHARADI	MUHAMMADSALIM ABDUSSATTAR TUNKA,NASISMBANU MUHAMMAD ADA,UNITED INDUA INSURANCE CO LTD	NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
40863	FA/568/2014	07/04/2014	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	JADEJA JITENDRASINH CHAMPAKSINH,PATEL KEVALBHAI MANJIBHAI,KANTABEN SAVAJI PUJARA SINCE DECD. THROUGH HEIRS- MANIBEN SAVAJI PUJARA,SAVAJI BHEMAJI PUJARA	,MR MA KHARADI,MR R.K.MANSURI
40864	FA/569/2014	07/09/2015	SWATIBEN NILESHBHAI PATEL,	MR. JS SADHWANI	JAIDEEPBHAI BHARATBHAI CHAUHAN,BHARATBHAI MANJIBHAI CHAUHAN-HEIR OF JAIDEEPBHAI B CHAUHAN,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,RANJITSINH BABUBHA JADEJA	NOTICE SERVED,MR VIBHUTI NANAVATI,MR YOGEN N PANDYA
40865	FA/572/2014	12/12/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LIYAKATALI AKBARALI SAIYED,	(MR PARESH M DARJI)
40866	FA/575/2014	27/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	NARANBHAI PRANBHAI PATEL,SPECIAL LAND ACQUSITION OFFICERFOUR	GOVERNMENT PLEADER,MR AV PRAJAPATI
40867	FA/576/2014	27/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	YUSUFBHAI HASUBHAI MALEK,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
40868	FA/577/2014	27/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	AMRUTJI RAVJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
40869	FA/578/2014	27/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	CHERAJI RAVJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
40870	FA/579/2014	27/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LALJIBHAI MANDANBHAI DESAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40871	FA/580/2014	27/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF DECEASED BABJI ATAJI THAKOR,MANGUBEN WD-O BABJI THAKOR,MADHUBEN BABJI THAKOR,KESARBEN BABJI THAKOR,MADHUBEN BABJI THAKOR,KRISHNABEN BABJI THAKOR,SAKRIBEN BABJI THAKOR,ASHABEN BABJI THAKOR,LEGAL HEIRS OF DECEASED NENAJI MASANJI THAKOR,LAXMIBEN WD-O NENAJI THAKOR,SONIBEN NENAJI THAKOR,DHULIBEN NENAJI THAKOR,JASIBEN NENAJI THAKOR,BALDEVJI NENAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR AV PRAJAPATI
40872	FA/581/2014	15/07/2015	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	UDAJI SMABHUJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	
40873	FA/582/2014	27/07/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIR OF LATE MADHAJI NATHAJI THAKOR,KANKUBEN MADHAJI THAKOR,SONAJI MADHAJI THAKOR,DASHRATHJI MADHAJI THAKOR,RAMIBEN MADHAJI THAKOR,CHAMPABEN MADHAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR AV PRAJAPATI
40874	FA/583/2014	21/07/2016	THE GROUP GENERAL MANAGAR, ONGC,	MR RITURAJ M MEENA	AMBALAL BABULAL PATEL,SPECIAL LAND ACQUISITION OFFICER FOUR	GOVERNMENT PLEADER, (MR A J PATEL)
40875	FA/584/2014	21/07/2016	THE GROUP GENERAL MANAGAR, ONGC,	MR RITURAJ M MEENA	DECEASED DINESHBHAI MANILAL PATEL,KOKILABEN WD. OF DINESHBHAI PATEL,HITESHBHAI DINESHBHAI PATEL,SUDHABEN DINESHBHAI PATEL,BHAVNABEN DINESHBHAI PATEL,JAYANT DINESHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER FOUR	,GOVERNMENT PLEADER, (MR A J PATEL),KRUSHITA D DAVE
40876	FA/585/2014	06/03/2014	SHRI RAM GENERAL INSURANCE CO. LTD.,	MR NIKUNT K RAVAL	MAHESHBHAI KANUBHAI PATEL SINCE DECD. THRO KANUBHAI,SUBHADRABEN KANUBHAI PATEL,VIKRAMBHAI M MAKWANA,KIRITKUMAR KESHABHAI PATEL	,MS ASHLESHA M PATEL
40877	FA/586/2014	27/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	BABAJI AATAJI THAKOR,MANGUBEN WD/O BABAJI THAKOR,KALAJI BABAJI THAKOR,KESARBEN D-O BABAJI THAKOR,KRISHNABEN D-O BABAJI THAKOR,MADHUBEN BABAJI THAKOR,ASHABEN D-O BABAJI THAKOR,SAKRIBEN D-O BABAJI THAKOR,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR AV PRAJAPATI
40878	FA/587/2014	27/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	NENAJI MASANJI THAKOR,LAXMIBEN NENAJI THAKOR,SONIBEN NENAJI THAKOR,DHULIBEN NENAJI THAKOR,JASIBEN NENAJI THAKOR,BALDEVJI NENAJI THAKOR,STATE OF GUJARAT	,MR AV PRAJAPATI
40879	FA/588/2014	13/10/2014	PATEL VIRAMBHAI BHALABHAI,PATEL AMBALAL VIRAMBHAI,PATEL SITABEN VIRAMBHAI,PATEL RAJIBEN VIRAMBHAI,PATEL SHARDABEN VIRAMBHAI,PATEL RANCHHODBHAI KODARBHAI,PATEL AMBALAL LALABHAI,PATEL KARSHANBHAI LALABHAI,PATEL AMRUTBHAI HARIBHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40880	FA/589/2014	13/10/2014	PATEL BABUBHAI KESHABHAI,PATEL DAHYABHAI KESHABHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40881	FA/590/2014	13/10/2014	PATEL RAMANBHAI HARIBHAI,PATEL SHAKRABHAI HARIBHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40882	FA/591/2014	13/10/2014	PATEL SHAMALBHAI AMBUBHAI,PATEL AMRATBHAI AMBUBHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40883	FA/592/2014	13/10/2014	PATEL RANCHHODBHAI KODARBHAI,PATEL AMRUTLAL HARIBHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40884	FA/593/2014	08/09/2014	LEGAL HEIRS OF DECD. USHMANALI MUSTAKALI SAIYED,AKBARALI USMANALI SAIYED,IKBALALI USMANALI SAIYED,LEGAL HEIRS OF YASINALI MUSTAKALI SAIYED,SHAKILABIBI WD/O. YASINALI SAIYED,HASANALI YASINALI SAIYED,MAKBULALI MUSTAKALI SAIYED,AHMEDALI MUSTAKALI SAIYED	MR JIGAR P RAVAL	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS
40885	FA/594/2014	13/10/2014	PATEL DAMODAR MOHANLAL,SOLANKI MANUBHAI LAVJIBHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40886	FA/595/2014	13/10/2014	MAKVANA LILSANG BADARSANG,	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED

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40887	FA/596/2014	13/10/2014	PATEL NATHUBHAI JASHKARANBHAI,PATEL JOITABHAI KESHABHAI,PATEL NATVARBHAI RANCHHODBHAI,PATEL RAMESHBHAI RANCHHODBHAI	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED
40888	FA/597/2014	29/09/2014	MUNICIPAL COMMISSIONER,ADDITIONAL CITY ENGINEER	MRS KALPANA K RAVAL	G B CORPORATION,	MS RITU R GURU,DHARAMVEERSINH J SOLANKI
40889	FA/598/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF VISAJI MAGANJI,MANEKBEN VISAJI,RAMAJI VISAJI,BHIKHAJI BHATHIJI,CHHAGANJI SENDHAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40890	FA/599/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF LATE BHIKHAJI BHATHJI,BALDEVJI BHIKHAJI,SOMAJI BHIKHAJI,SAMBHUJI BHIKHAJI,RAMESHJI BHIKHAJI,JHEHAJI BHATHIJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40891	FA/600/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	JETHAJI BHATHIJI,LEGAL HEIRS OF LATE BHIKHAJI BATHIJI,BALDEVJI BHIKHAJI,SOMAJI BHIKHAJI,RAMESHJI BHIKHAJI,SHAMBHUJI BHIKHAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40892	FA/601/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	DECEASED MANEKLAL SAKRABHAI PATEL THRO HIS LEGAL HEIRS,PATEL SAVITABEN MANEKBHAI,PATEL ARVINDBHAI MANEKBHAI,PATEL MADHUBEN MANEKBHAI,PATEL DHARMISHTHABEN MANEKBHAI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40893	FA/602/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	VINODBHAI BHIKHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40894	FA/603/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	MADHAJI JOITAJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40895	FA/604/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LALJIBHAI JETHABHAI,BIJOLBHAI JETHABHAI,VASHRAMBHAI JETHABHAI,GAFULBHAI JETHABHAI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40896	FA/605/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	CHHAGANJI SENDHAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40897	FA/606/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF BHIKHAJI BHATHIJI,BALDEVJI BHIKHAJI,SOMAJI BHIKHAJI,RAMESHJI BHIKHAJI,SAMBHUJI BHIKHAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40898	FA/607/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF VISAJI MAGANJI THAKOR,MANEKBEN VISAJI,RAMAJI VISAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40899	FA/608/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF BHIKHAJI BHATHIJI,BALDEVJI BHIKHAJI,SOMAJI BHIKHAJI,RAMESHJI BHIKHAJI,SAMBHUJI BHIKHAJI,JHEHAJI BHATHIJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40900	FA/609/2014	04/08/2016	THE GROUP GENERAL MANAGER, ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF LATE MADHAJI AATHAJI,SORAMBEN MADHAJI,TIKUBEN MADHAJI,MINOR SHITALBEN MADHAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
40901	FA/610/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSANG SHANKARBHAI,	MR KM SHETH
40902	FA/611/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHODABEN MAKKANBHAI,	MR KM SHETH
40903	FA/612/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI NAGJIBHAI,	MR KM SHETH
40904	FA/613/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJESHRIBEN VIKRAMSINH CHAUHAN,	MR KM SHETH
40905	FA/614/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHADRESHKUMAR VIKRAMSINH CHAUHAN,	MR KM SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
40906	FA/615/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJITBHAI NARSINH PARSOTTAM,	MR KM SHETH
40907	FA/616/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDAYSINH VIKRAMSINH CHAUHAN,	MR KM SHETH
40908	FA/617/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI ANOP,	MR KM SHETH
40909	FA/618/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SURESHKUMAR MANSINH,	MR KM SHETH
40910	FA/619/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILABEN WD-O BHARATBHAI BAVSANG,	MR KM SHETH
40911	FA/620/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI SHANABHAI,	MR KM SHETH
40912	FA/621/2014	10/03/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANDARPKUMAR RAMANLAL,	MR KM SHETH
40913	FA/622/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL THAKARSHIBHAI MANORBHAI,	MR AV PRAJAPATI
40914	FA/623/2014	17/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI THOBHANBHAI,	MR AV PRAJAPATI
40915	FA/624/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL KESHAVLAL,	MR AV PRAJAPATI
40916	FA/625/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AJITBHAI KESHAVLAL,	
40917	FA/626/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATAWARBHAI ISHWARBHAI,	MR AV PRAJAPATI
40918	FA/627/2014	17/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MUKUNDBHAI BHIKHABHAI,	MR AV PRAJAPATI
40919	FA/628/2014	17/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL POPATBHAI PRABHUDAS SHAMJIBHAI,	MR AV PRAJAPATI
40920	FA/629/2014	17/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHOKKUMAR SOMNATH,	MR AV PRAJAPATI
40921	FA/630/2014	17/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DIVANJI TALAJI,	MR AV PRAJAPATI
40922	FA/631/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR NATHAJI SOMAJI,	
40923	FA/632/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI KHODIDAS,	MR AV PRAJAPATI
40924	FA/633/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,KANUBHAI KANTIBHAI PATEL	,MR. KISHAN H DAIYA
40925	FA/634/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,RAJNIKANT MANEKLAL PATEL	,(MR A J PATEL)
40926	FA/635/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,BHARATBHAI PARSHOTTAMDAS PATEL	,(MR A J PATEL)
40927	FA/637/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALUBHAI GOVINDBHAI,	MR AV PRAJAPATI
40928	FA/638/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHADEVBHAI GANDABHAI,	MR AV PRAJAPATI
40929	FA/639/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPBHAI KANTIBHAI,	MR AV PRAJAPATI

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40930	FA/640/2014	11/03/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOHMAD YUSUF HAJI AHMEDJIBHAI CHANDNIWALA,FARIDABIBI W-O MOHMAD YUSUF HAJI AHMEDJIBHAI CHANDNIWALA,ASHIYAKHATUN MOHMAD YUSUF CHANDNIWALA,ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINH SARVANSINH DHILLON	,MR R.K.MANSURI
40931	FA/641/2014	11/03/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ABDUL RAUF ABDUL NABI CHANDNIWALA,RUKAIYABIBI W-ABDUL RAUF ABDUL NABI CHANDNIWALA,SHABNAUBANU ABDUL RAUF CHANDNIWALA,ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINH SARVANSINH DHILLON	,MR R.K.MANSURI
40932	FA/642/2014	11/03/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOHMAD YUSUF DOST MOHMAD VAKTAPURIYA,SAIDABIBI W-O MOHMAD YUSUF DOST MOHMAD VAKTAPURIYA,FARIDABIBI W-O MOHMAD YUSUF HAJI AHMEDJIBNHAI CHANDNIWALA,ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINH SARVANSINH DHILLON	,MR R.K.MANSURI
40933	FA/643/2014	11/03/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOHMAD UMAR IBRAHIMBHAI SHETH,FARIDABEN W-O MOHMAD UMAR IBRAHIMBHAI SHETH,ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINH SARVANSINH DHILLON	,MR R.K.MANSURI
40934	FA/644/2014	11/03/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AHMED HUSSAIN MIYAN USMAN IMAM,AFZALBIBI AHMED HUSSAIN MIYAN USMAN IMAM,FARIDABIBI MOHMAD UMAR IBRAHIMBHAI SHETH,ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINH SARVANSINH DHILLON	,MR R.K.MANSURI
40935	FA/645/2014	11/03/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAZIR AHMED ABDUL KARIM VASIWALA,ASMABIBI W-O NAZIR AHMED ABDUL KARIM VASIWALA,RUKAIYABIBI W-O ABDUL RAUF NABI CHANDNIWALA,ABDUL LATIF ABDUL HAKIM IMAM,LAKHVINDERSINH SARVANSINH DHILLON	,MR R.K.MANSURI
40936	FA/646/2014	31/01/2018	OIL AND NATURAL GAS CORPROATION LTD,	MR AJAY R MEHTA	INDUSTRIAL SECURITY SERVICES,	MR JAYANT P BHATT
40937	FA/647/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAMJIBHAI MAGANBHAI,	MR AV PRAJAPATI
40938	FA/648/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MUKESHBHAI GHANSHYAMBHAI,	MR AV PRAJAPATI
40939	FA/649/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI MAHADVEBHAI,	MR AV PRAJAPATI
40940	FA/650/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI TRIKAMBHAI,	MR AV PRAJAPATI
40941	FA/651/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANAIYALAL PARSHOTTAMBHAI,	MR AV PRAJAPATI
40942	FA/675/2014	18/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI KACHARDAS,	MR AV PRAJAPATI
40943	FA/676/2014	18/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BECHARBHAI MULCHANDDAS,PATEL RANCHHODBHAI GORDHANDAS	MR AV PRAJAPATI
40944	FA/677/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDUBHAI KALABHAI,	MR AV PRAJAPATI
40945	FA/678/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOSWAMI KISHOR KRUSHNAGIRI,	MR AV PRAJAPATI
40946	FA/679/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI JIVABHAI AMICHANDBHAI,	MR AV PRAJAPATI
40947	FA/680/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI KHODIDAS,	MR AV PRAJAPATI
40948	FA/681/2014	11/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAHI KAMAJIBHAI JENABHAI,	MR AV PRAJAPATI

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40949	FA/683/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI PREMJIBHAI,PARVATIBEN GIRDHARBHAI,MUKESHBHAI GIRDHARBHAI,RAMABEN GIRDHARBHAI,LILABEN GIRDHARBHAI,SUDHABEN GIRDHARBHAI,JAISUKH GIRDHARBHAI	,MR NITIN M AMIN
40950	FA/684/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASHRAM OGHA,UJIBEN VASHRAMBHAI,CHATURABEN VASHRAMBHAI,NANDUBEN VASHRAMBHAI,PARVATIBEN VASHRAMBHAI,MUKTABEN VASHRAMBHAI,MANJUBEN VASHRAMBHAI,KANCHANBEN VASHRAMBHAI,ANJANABEN VASHRAMBHAI	,MR VIMAL M PATEL
40951	FA/685/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJANBHAI MANDANBHAI,SURDASBHAI MANDANBHAI,JAMNABEN ARJANBHAI,VITHALBHAI ARJANBHAI,SHARDABEN ARJANBHAI,VAJUBEN ARJANBHAI,KANTABEN ARJANBHAI,MUKTABEN ARJANBHAI,PRAVINABEN ARJANBHAI,RANJANBEN ARJANBHAI,KISHOR ARJANBHAI	,MR NITIN M AMIN
40952	FA/686/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRUBHAI NARSIBHAI,	MR VIMAL M PATEL
40953	FA/687/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI MATHURBHAI,	MR VIMAL M PATEL
40954	FA/688/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHMANBHAI MATHURBHAI,CHATURABEN LAKHMANBHAI MOVALIYA,REKHABEN LAKHMANBHAI MOVALIYA,SHARDABEN LAKHMANBHAI MOVALIYA,ANILABEN LAKHMANBHAI MOVALIYA,BHIKHUBHAI LAKHMANBHAI MOVALIYA	,MR NITIN M AMIN
40955	FA/689/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAGHAVBHAI MEGHJIBHAI,DEVRAJBHAI RAGHAVBHAI,GOVINDBHAI RAGHAVBHAI,RANCHHODBHAI RAGHAVBHAI,NANJIBHAI RAGHAVBHAI	,MR NITIN M AMIN
40956	FA/690/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALJIBHAI MEGHJIBHAI,	MR NITIN M AMIN
40957	FA/691/2014	16/04/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHIRAJLAL LIMBABHAI,RAMESHBHAI LIMBABHAI	MR NITIN M AMIN
40958	FA/692/2014	12/03/2014	ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	KANTIBHAI DUDABHAI CHUDASAMA,SHAIKH TARIFBHAI YAKUBBHAI,SALIMBHAI IBRAHIMBHAI SHAIKH	
40959	FA/693/2014	03/04/2014	ASHA ENGINEERING,BUPENDRASINGH A MAHECHHA	MS TEJAL A VASHI	DASHRATHBHAI GOVINDBHAI PATEL,HIRABHAI GOVINDBHAI PATEL,RAMANBHAI GOVINDBHAI PATEL,JASUBHAI GOVINDBHAI PATEL,ASHOKBHAI GOVINDBHAI PATEL,SURAJBEN WD-O GOVINDBHAI PRABHUDAS PATEL,HIRWANI RAJESH M,MANOJ A HIRWANI,SUNIL HIRWANI,DARSHANKUMAR K KHAMAR,CHANDRAKANT SHAH,SHASHIKANT D PATEL,MANJULABEN RASIKBHAI MEHTA	,MR AJAY S JAGIRDAR
40960	FA/695/2014	23/07/2014	DAHYALAL GOVIND KHANDHAR,	MR PM LAKHANI,MRS R P LAKHANI,MILAN R MARUTI	STATE OF GUJARAT,	
40961	FA/696/2014	12/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI MOHANBHAI,	MR AV PRAJAPATI
40962	FA/697/2014	12/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARBHAI DHARAMBHAI,	MR AV PRAJAPATI
40963	FA/698/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI CHANDUBHAI,	MR AV PRAJAPATI
40964	FA/699/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MATHURBHAI PARMAR,HEIRS OF MOHANBHAI MATHURBHAI,NAVINBHAI MOHANBHAI	,RULE SERVED
40965	FA/701/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI SURSANGBHAI,	UNSERVED EXPIRED (R)

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40966	FA/702/2014	01/04/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI LAXMIDAS,	MR P P MAJMUDAR
40967	FA/703/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI VITTHALBHAI PATEL,	RULE SERVED
40968	FA/705/2014	22/04/2018	ORIENTAL INSURANCE COMPANY LTD,	MR ANAL S SHAH	LEGAL HEIRS OF DECD. GOVINDBHAI JAYANTIBHAI CHAUHAN,JAYANTIBHAI BUDHABHAI CHAUHAN	RULE SERVED
40969	FA/706/2014	06/12/2014	PATEL BABUBHAI DEVCHANDBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40970	FA/707/2014	06/12/2014	PATEL PARSHOTTAMBHAI VANARSHIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40971	FA/708/2014	06/12/2014	PATEL BABUBEN WD/O MAFATLAL AMICHAND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40972	FA/709/2014	06/12/2014	RAJPUT MERUJI AMARSANG,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40973	FA/710/2014	06/12/2014	PATEL CHUNILAL KARSAN,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40974	FA/711/2014	06/12/2014	RAJPUT PRATAPJI MOTIJI,RAJPUT BALDEVJI PRATAPJI,RAJPUT DOLAJI PRATAPJI,RAJPUT KANUJI PRATAPJI,RAJPUT SAJANBEN KANUJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40975	FA/712/2014	06/12/2014	PATEL REVABHAI NARANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40976	FA/713/2014	09/03/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	JYOTSANABEN JAYANTILAL MARVANIYA,PRABHATBHAI SAMANTBHAI KHANT,BHARATKUMAR G KHAMBHALA	REFUSED SERVED (N) (10),RULE SERVED
40977	FA/715/2014	06/12/2014	RAJPUT KHEMAJI UMEDJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40978	FA/722/2014	06/12/2014	RAJPUT BHIKHAJI VAGHAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40979	FA/723/2014	06/12/2014	RAJPUT DIPSANG BHEMAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK
40980	FA/724/2014	06/12/2014	VAGHELA KUVARJI JETHUJI,VAGHELA KAILASHBA KUVARJI,VAGHELA PABUJI KUVARJI,VAGHELA ANTARBA KUVARJI,VAGHELA AMRBA KUVARJI,VAGHELA VIJUBA KUVARJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40981	FA/728/2014	06/12/2014	PATEL BHOLABHAI DHANJIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
40982	FA/729/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALEK KARIMMIYA USMANMIYA,	MR AV PRAJAPATI
40983	FA/730/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED ACHARYA RAMESHCHANDRA CHIMANLAL THRO HIS LEGAL HEIRS,ACHARYA VILASHBEN RAMESHCHANDRA - WIFE,ACHARYA RAJESHWARIBEN RAMESHCHANDRA - DAUGHTER,ACHARYA MIHILKUMAR RAMESHCHANDRA - SON	,RULE NOT RECD BACK

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40984	FA/731/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR AND PARTNER ANKUR INDUSTRIES,	RULE SERVED
40985	FA/732/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MAFABHAI PUNJABHAI,	MR AV PRAJAPATI
40986	FA/733/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MAFABHAI PUNJABHAI,	RULE SERVED
40987	FA/735/2014	14/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ACHARYA RAMESHCHANDRA CHIMANLAL,	
40988	FA/736/2014	14/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALEK GULABMIYA USMANMIYA,	MR AV PRAJAPATI
40989	FA/737/2014	14/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTLAL MOHANBHAI,	MR AV PRAJAPATI
40990	FA/739/2014	14/12/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	HIMMATBHAI BHANABHAI KOLI,GORDHANBHAI PARSHOTTAMBHAI PATEL,ANANDBHAI THAKARSHIBHAI PATEL,LAKHABHI DUDHABHAI BARAIYA	RULE SERVED,UNSERVED EXPIRED (R),MS. MOUSAMI K VALA
40991	FA/740/2014	27/07/2018	SHAKUNTALABEN ISHWARLAL PANVEKAR,	MR DHAVAL D VYAS	KETANKUMAR BABUBHAI INDEKAR,BHUPENDRASING PRITAMPSING BHAMARA,RAVANBHAI BALUBHAI KEKADI	RULE UNSERVED,UNSERVED EXPIRED (R),MR BHARAT JANI
40992	FA/741/2014	04/05/2017	SALIMBHAI IBRAHIMBHAI KHALIFA HEIRS OF DECEASED,MEHRUNISHA WD/O. SALIMBHAI IBRAHIMBHAI KHALIFA,MINOR IBRAHIMBHAI S/O. SALIMBHAI IBRAHIMBHAI KHALIFA,MINOR SAMIRBHAI S/O. SALIMBHAI IBRAHIMBHAI KHALIFA	MR MAKBUL I MANSURI	ISMAILBHAI M MAGARWALA,THE UNITED INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MS HINA DESAI
40993	FA/742/2014	17/06/2014	RATILAL KALIDAS PANCHAL,JASODABEN RATILAL PANCHAL,RAJENDRABHAI RATILAL PANCHAL	MS. SHAILI A KAPADIA	NANURAM AMARAJI SONI,BHAGWANSING GOPAL SINGHJI,NEW INDIA ASSURANCE CO LTD	
40994	FA/743/2014	06/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	SHANTILAL BABUBHAI,MANAGER,MAHAVIR ENGINEER WORKS	NANAVATI ASSOCIATES,MR ND SONGARA,MR. BK. RAJ
40995	FA/745/2014	22/01/2020	PRATIBHABEN JAYANTILAL ZALA,	(MR PARESH M DARJI)	NILASHBHAI VALUBHAI RABARI,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,MR RATHIN P RAVAL
40996	FA/748/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI MANIBHAI KHEMABHAI,	MR AV PRAJAPATI
40997	FA/749/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA BHAGAWANSINH MANUSINH,CHAVDA RANJANBA BHAGAWANSINH,CHAVDA VINABA BHAGAWANSINH,CHAVDA JITENDRASINH BHAGAWANSINH,CHAVDA NARENDRASINH BHAGAWANSINH,CHAVDA DHARMENDRASINH BHAGAWAMSINH,CHAVDA KANAKSINH BHAGAWANSINH,CHAVDA PRAFULBHA BHAGAWANSINH,CHAVDA HITENDRASINH BHAGAWANSINH,CHAVDA RAVINDRASINH BHAGAWANSINH	,MR AV PRAJAPATI
40998	FA/750/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI BHIKHABHAI HARIBHAI,	
40999	FA/751/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA ISHWARSINH JAGATSINH,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41000	FA/752/2014	13/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI PRABHATBHAI JESANGBHAI,RABARI LILUBEN PRABHATBHAI,RABARI GANGABEN PRABHATBHAI,RABARI JASHIBEN PRABHATBHAI,RABARI CHEHORBHAI PRABHATBHAI,DESAI KANUBHAI PRABHATBHAI,RABARI LABHUBHAI PRABHATBHAI,RABARI DHARAMSHIBHAI PRABHATBHAI,RABARI SAMUBEN PRABHATBHAI,RABARI TEJMALBHAI PRABHATBHAI	,MR AV PRAJAPATI
41001	FA/754/2014	25/03/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	SAKARAJI BHALAJI THAKOR,KANTABEN WD-O SAKARAJI,SAVITABEN SAKARAJI,BUDHAJI SAKARAJI,HANSABEN SAKARAJI,VISHNUJI SAKARAJI,MEENABEN SAKARAJI,RAMESHJI SAKARAJI,ASHOKJI SAKARAJI,STATE OF GUJARAT	,MR AV PRAJAPATI
41002	FA/755/2014	25/03/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	KANUJI BECHARJI THAKOR,STATE OF GUJARAT	,MR AV PRAJAPATI
41003	FA/756/2014	12/01/2017	VALLABHBHAI MANJIBHAI GUJARATI,	MS JK HINGORANI	NOORMOHAMMAD TAIYAB KHOREJA,IFFCO TOKIYO GENERAL INSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
41004	FA/759/2014	28/03/2014	KANAIYALAL AMBALAL THAKKAR,	MR AMRISH K PANDYA	JAISHREEBEN KANAIYALAL THAKKAR,	
41005	FA/761/2014	10/05/2019	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	KAMLABEN WD-O JAGDISHBHAI BABULAL BALADARA - PARMAR,BABULAL AMBALAL BALADARA-PARMAR,DAHIBEN BABUBHAI BALADARA- PARMAR,PARASKUMAR JAGDISHBHAI BALADARA-PARMAR	MR AMIT C NANAVATI
41006	FA/764/2014	19/10/2016	SUMITRABEN WD/O. KANTIBHAI DHURABHAI PATEL,SHIRISH KANTIBHAI PATEL	MR CHIRAG B PATEL	ARVINDBHAI PARSOTTAMBHAI PATEL,KANTIBHAI PARSOTTAMBHAI PATEL,JAYANTIBHAI PARSOTTAMBHAI PATEL,MANIBEN D-O. PARSOTTAMBHAI MAHIJIBHAI PATEL,KAMLABEN D-O. PARSOTTAMBHAI MAHIJIBHAI PATEL,SHARDABEN D-O. PARSOTTAMBHAI MAHIJIBHAI PATEL,JASHWANTSINH CHHATRASINH MAHIDA,SAIYAD AHMEDALI SAUKATALI,MAHAMMAD ANISH GULAM RASUL DHERIWALA,SAFIYARUHI NAZIRALI SAIYED,INAYAT HUSAIN ABDUL KARIM SHAIKH,AMIN YUSUF ABDUL KARIM SHAIKH	RULE SERVED BY DS,(MR SK BUKHARI),MR SP MAJMUDAR,MR P P MAJMUDAR
41007	FA/767/2014	20/03/2014	MAMTABEN WD/O PRAVINBHAI S JOSHI,SHRIPA D/O PRAVINBHAI S JOSHI,SHUKHNANDAN B JOSHI,SHANTABEN SHUKHNANDAN JOSHI	MR UM SHASTRI	UNION OF INDIA,	
41008	FA/769/2014	18/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI DEVJIBHAI,	MR AV PRAJAPATI
41009	FA/773/2014	02/07/2015	JASMINABEN SANDEEPKUMAR SHAH,MEET SANDEEPKUMAR SHAH,JEEL SANDEEPKUMAR SHAH,RIDDHI SANDEEPKUMAR SHAH	MR MEHUL S SHAH	STATE OF GUJARAT,	GOVERNMENT PLEADER
41010	FA/777/2014	01/10/2014	RAJNIKANT PRAHALADBHAI SONI,	MR JA ADESHRA	SURYABEN NARAYANDAS MODI,	MR YH MOTIRAMANI,HCLS COMMITTEE
41011	FA/781/2014	07/04/2014	PRABHABEN DHIRUBHAI CHAUHAN,VARSHABEN DHIRUBHAI CHAUHAN,PRAVINBHAI DHIRUBHAI CHAUHAN,VIJAY DHIRUBHAI CHAUHAN	(MR PARESH M DARJI)	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
41012	FA/789/2014	03/07/2017	PRAJAPATI BHIKHABHAI DEVKARANDAS,	MR AV PRAJAPATI	PRAJAPATI SURESHBHAI AMRATBHAI,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
41013	FA/790/2014	11/07/2016	THAKARDA ANDAJI BACHUJI,	MR AV PRAJAPATI	PRAJAPATI MAHENDRABHAI VITTHALDAS,UNITED INSURANCE COMPANY LTD	RULE SERVED,MR R G DWIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41014	FA/791/2014	28/04/2014	ZOHARABIBI D/O. ABDULRAHIM BANGLEE,ABDUL AZIZ ABDUL KARIM BANGLEE,ABDUL HAFIZ ABDUL KARIM BANGLEE,ABDUL KADIR ABDUL KARIM BANGLEE,NAHIDA D/O. ABDULRASHID CHAIWALA,AYSHA D/O. ABDULRASHID CHAIWALA	MR SP MAJMUDAR,MR P P MAJMUDAR	THAKORBHAI MAGANBHAI PATEL,GULAM HAIDAR GULAMMOHIYUDDIN ELLAM,GULAM KADAR GULAMMOHIYUDDIN ELLAM,YUSUF GULAMMOHIYUDDIN ELLAM,YUSUF ABDUL RAHIM BANGLEE,HASIM ABDUL RAHIM BANGLEE,ZUBEDA KADIR SUBEDAR D-O. ABDULRAHIM HASIM BANGLEE,IBRAHIM MIRZA,SAKINA D-O. IBRAHIM MIRZA,FAZAL IBRAHIM MIRZA,JAYANTIBHAI DHANJIBHAI -HUF- KARTA MANAGER JAYANTIBHAI DHANJIBHAI,LALJIBHAI DHANJIBHAI -HUF- KARTA MANAGER LALJIBHAI DHANJIBHAI,JAYABEN VALJIBHAI GAGANI,KHIMJIBHAI VIRJIBHAI GANGANI -HUF- KARTA MANAGER KHIMJIBHAI VIRJIBHAI GANGANI,DAMJIBHAI VIRJIBHAI GANGANI -HUF- KARTA MANAGER DAMJIBHAI VIRJIBHAI GANGANI,PREMJIBHAI VIRJIBHAI GANGANI -HUF- KARTA MANAGER PREMJIBHAI VIRJIBHAI GANGANI,HEMRAJBHAI VIRJIBHAI GANGANI -HUF- KARTA MANAGER HEMRAJBHAI VIRJIBHAI GANGANI,SHAHINSULTANA D-O. ABDULRASHID CHAIWALA	
41015	FA/793/2014	17/06/2014	ABDUL KARIM ABDUL REHMAN SHAIKH,AHMED HUSSAIN ABDULREHMAN SHAIKH SINCE DECEASED,RUKSANABANU ABDULRASHID KUMBHAR,AMINABIBI ABDULREHMAN SHAIKH,FARIDABIBI D/O ABDULREHMAN SHAIKH	MR AFTABHUSEN ANSARI	SHAIKH RUKSANABEN WD/O ABDUL REHMAN SHAIKH,	
41016	FA/798/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANAIYALAL PARSOTTAMBHAI,	MR AV PRAJAPATI
41017	FA/799/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI MANJIBHAI NAGJIBHAI,	MR AV PRAJAPATI
41018	FA/800/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANAIYALAL PARSOTTAMBHAI,PATEL JADAVJIBHAI DAHYABHAI HARJIBHAI	MR AV PRAJAPATI
41019	FA/801/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI AMBARAMBHAI,	MR AV PRAJAPATI
41020	FA/802/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARSHADBHAI GHANSHYAMBHAI,	MR AV PRAJAPATI
41021	FA/803/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI TRIKAMBHAI,PARMAR ASHOKSINH BAHADURSINH	,MR AV PRAJAPATI
41022	FA/804/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANAIYALAL PARSOTTAMBHAI,PATEL DILIPKUMAR PARSOTTAMBHAI	,MR AV PRAJAPATI
41023	FA/805/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI MAHADEVBHAI,	MR AV PRAJAPATI
41024	FA/806/2014	21/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF PATEL MAGANBHAI NANJIBHAI- PATEL SHAMJIBHAI MAGANBHAI,	MR AV PRAJAPATI
41025	FA/807/2014	19/03/2014	DY. COLLECTOR AND SPECIAL LAND ACQUISITION AND RE-HABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY BHAGUBHAI VELJIBHAI,	MR AV PRAJAPATI
41026	FA/808/2014	19/03/2014	DY. COLLECTOR AND SPECIAL LAND ACQUISITION AND RE-HABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY DALSANGBHAI VELJIBHAI,	MR AV PRAJAPATI
41027	FA/814/2014	07/07/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PRAVIN NANJIBHAI MARU,RAVIBHAI NIRUBHAI CHAUHAN,NIRUBHAI VITTHALBHAI CHAUHAN,REKHABEN NIRUBHAI CHAUHAN	RULE NOT RECD BACK,RULE SERVED
41028	FA/815/2014	25/03/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	ABHUJI MADHAJI THAKOR,STATE OF GUJARAT	,MS.SHIVANI V TRIVEDI
41029	FA/816/2014	25/03/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	SENDHAJI JESANGHJI THAKOR,STATE OF GUJARAT	
41030	FA/817/2014	25/03/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	SAKRAJI KACHRAJI THAKOR,STATE OF GUJARAT	

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41031	FA/820/2014	25/03/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	LAXMANJI RAIJIJI THAKOR,STATE OF GUJARAT	
41032	FA/829/2014	06/12/2014	RABARI KANJIBHAI MOTIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
41033	FA/831/2014	21/06/2018	HEIRS OF DECD. ASHOKSINH RAGHUVIRSINH GOHIL,DARSHNABA ASHOKSINH GOHIL,VISHWESHVARIBA @ VISHVABA ASHOKSINH GOHIL,HEIRS OF NARENDRABA RAGHUVIRSINH GOHIL,RASHIKSINH RAGHUVISINH GOHIL,JITENDRASINH RAGHUVIRSINH GOHIL	MR. VISHAL P THAKKER	RAJENDRASINH KIRITSINH GOHIL,ASHOKSINH BATUKSINH GOHIL,IFFCO TOKYO GEN INSURANCE CO LTD,UNITED INDIA INSURANCE COMPANY	,RULE SERVED,MR AJAY R MEHTA
41034	FA/832/2014	01/07/2014	OIL AND NATURAL GAS CORPORATION LIMITED,	MRS SUMAN KHARE,MR AKSHAT KHARE	I B PATEL AND CO,	MR KG SUKHWANI
41035	FA/834/2014	09/05/2014	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	NAFIS AHMED ABDUL RAZAQ ANSARI,ABDUL RAHEMAD ILYAS ANSARI,NIRUBEN BALWANTBHAI PATEL,TEJALKUMAR BALWANTBHAI PATEL,VIJAYKUMAR BALWANTBHAI PATEL	
41036	FA/835/2014	21/10/2016	GOPALSINH NATVARSINH VASADIYA,INDRASINH @ JAGDISH MAHENDRASINH RAJ,GIRWARSINH NATVARSINH VASADIYA,DILIPSINH GOPALSINH VASADIYA,JAYENDRASINH UDESINH RAJ	MR AR MAJMUDAR	P.S.I,JITENDRASINH ALIAS JITSINH RAJ,HITENDRASINH LAXMANSINH RAJ,PRAVINSINH BHIMSINH RAJ,MAHENDRASINH PARBATSINH RAJ,MANSINH ALIAS MUKESH DIDIYA,BHARATSINH JASVANTSINH RAJ,PRAVINSINH PARAGBHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR MTM HAKIM,MR MRUGEN K PUROHIT,URJA B DAVE
41037	FA/842/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. CHAMAR RAMABHAI JAGABHAI,CHAMAR AMBABEN RAMABHAI	,MR AV PRAJAPATI
41038	FA/845/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAYI JITENDRABHAI HARIBHAI,NAYI ROHITBHAI HARIBHAI	MR AV PRAJAPATI
41039	FA/847/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR GANDABHAI SOMABHAI,	MR AV PRAJAPATI
41040	FA/848/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JOSHI DURGABEN PRAHLADBHAI,	RULE SERVED
41041	FA/849/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHUNILAL NATHUBHAI,	MR AV PRAJAPATI
41042	FA/850/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LILABAHEN VAGHAJI,	MR AV PRAJAPATI
41043	FA/851/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI HARJIBHAI,	MR AV PRAJAPATI
41044	FA/852/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITTHALBHAI AMBARAM,	MR AV PRAJAPATI
41045	FA/853/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASHRAJBHAI DHANJIBHAI,	MR AV PRAJAPATI
41046	FA/854/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHADEVBHAI MALJIBHAI,	MR AV PRAJAPATI
41047	FA/855/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL UKAMASHIBHAI NARANBHAI,	MR AV PRAJAPATI
41048	FA/856/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARBHAI HARJIBHAI,	MR AV PRAJAPATI
41049	FA/857/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHARI MANABHAI SOMABHAI,	MR AV PRAJAPATI
41050	FA/858/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DALSUKHBHAI NAGJIBHAI,	MR AV PRAJAPATI
41051	FA/859/2014	26/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI NARANDAS,	MR AV PRAJAPATI

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41052	FA/861/2014	03/07/2014	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	HADIA HARILAL D,NEW INDIA ASSURANCE COMPANY LIMITED,RAVINDER G SOLANKI,SHAKTISH S-O RAVINDER G SOLANKI,DAYARAM NANJI HADIA	,NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH
41053	FA/862/2014	04/04/2014	DOLARBHAI DAYASHANKAR PANDYA,KIRITBHAI DAYASHANKAR PANDYA	MR MEHUL S SHAH	STATE OF GUJARAT,	
41054	FA/869/2014	29/04/2014	BHARVIBEN WD/O MAHESHKUMAR KANUBHAI MODI,BHUMI MAHESHKUMAR MODI,MEET MAHESHKUMAR MODI,KANUBHAI CHUNILAL MODI,NIRMALABEN KANUBHAI MODI	MR.HIREN M MODI	C BASKARAM CHOKALINGAM,C NATRAJAN K GANGADHARAM,NEW UNITED INDIA INSURANCE CO.	NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
41055	FA/870/2014	27/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG MANSANGBHAI,GEMALSANG MANSANGBHAI	MR KM SHETH
41056	FA/871/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI SHIVABHAI,RANJITBHAI SHIVABHAI,JAYANTIBHAI SHIVABHAI,MANJULABEN SHIVABHAI	MR KM SHETH
41057	FA/872/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMSANG BABUBHAI,DABHAIBHAI BABUBHAI,AMBALAL BABUBHAI,SAVITABEN BABUBHAI	MR KM SHETH
41058	FA/873/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANORBHAI BAJIBHAI,	MR KM SHETH
41059	FA/874/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI MONGHI D-O ZAVER HANSJI,	MR KM SHETH
41060	FA/875/2014	27/03/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANIBEN DHULABHAI,JASIBEN DHULABHAI,BANSIBEN DHULABHAI	MR KM SHETH
41061	FA/878/2014	22/04/2014	JASHBHAI VIRABHAI BHARWAD,	MR.HIREN M MODI	ORIENTAL INSURANCE CO LTD,MAFATBHAI VIRABHAI BHARVAD	,MR R G DWIVEDI
41062	FA/880/2014	29/07/2016	DAMINIBEN KIRANBHAI MEHTA,ANSHUL KIRANBHAI MEHTA	MS SANDHYA D NATANI,MR.HIREN M MODI	DIRECTOR OF CAMPUS,ORIENTAL INSURANCE CO LTD	MR DG CHAUHAN,(MR MAULIK J SHELAT)
41063	FA/888/2014	11/06/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	LIMBABHAI VAJABHAI BHARWAD ALIAS LILABHAI VAJABHAI BHARWAD,BHARATKUMAR RAMJIBHAI PATEL,DINESHKUMAR SHANKARBHAI KATARA	DELETED,MR. RAHUL R DHOLAKIA
41064	FA/889/2014	12/12/2020	VIJAY POULTRY FARM,	(MR VIVEK N MAPARA)	ADARSH AGENCY,	A B PATEL
41065	FA/891/2014	12/12/2020	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	PARESH SHANTILAL SOLANKI,DILIPBHAI LAXMANDAS PATEL,AMRATBHAI NAGARBHAI MAKWANA	RULE SERVED BY DS,MAITRI P PATEL
41066	FA/894/2014	04/08/2014	FUTURE GENERALI INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	BATUKBHAI VALABHAI VAJA,DINESHBHAI MOTIBHAI KANZARIYA,KALPESHBHAI PRAVINBHAI LIMBAD,BINDUBEN KALPESHBHAI LIMBAD,RAIYA KALPESHBHAI LIMBAD,PRAVINBHAI DHANJIBHAI LIMBAD,HIRABEN PRAVINBHAI LIMBAD	,RULE SERVED BY DS,MR HARSHAD K PATEL,MR DEEP D VYAS
41067	FA/895/2014	27/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,RATIBHAI SHAMBHUBHAI PATEL	GOVERNMENT PLEADER,(MR A J PATEL)
41068	FA/896/2014	27/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,KANTIBHAI GOVINDLAL PATEL,LEELABEN KANTIBHAI PATEL,SHILPABEN KANTIBHAI PATEL,BHAVNABEN KANTIBHAI PATEL,PARULBEN KANTIBHAI PATEL,NIHARIKABEN KANTIBHAI PATEL,YOGESHBHAI KANTIBAHI PATEL	GOVERNMENT PLEADER,(MR A J PATEL),KRUSHITA D DAVE
41069	FA/897/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI SOMDAS,	MR AV PRAJAPATI
41070	FA/898/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR MANIBEN PRAHALADBHAI,	MR AV PRAJAPATI
41071	FA/899/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABEN GANDABHAI SOMABHAI,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41072	FA/900/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LALLUBHAI JAIMALBHAI,	MR AV PRAJAPATI
41073	FA/901/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI AMTHABHAI,	MR AV PRAJAPATI
41074	FA/902/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI RANCHHODBHAI,PATEL GUNVANTBHAI PRAHLADBHAI	,MR AV PRAJAPATI
41075	FA/903/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI PUNJABHAI,	MR AV PRAJAPATI
41076	FA/904/2014	28/03/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BALDEVBHAI LILABHAI,	MR AV PRAJAPATI
41077	FA/907/2014	24/06/2014	RAMANBHAI PUNJABHAI PARMAR,BHAVESH DINESHBHAI PUNJA PARMAR	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	KAMALABEN WD-O PUNJABHAI RANCHHOD,	
41078	FA/908/2014	24/06/2014	URMILABEN PRADIPSINH RAJ,PARULBEN PRADIPSINH G/O URMILABEN PRADIPSINH RAJ-MINOR,BHAVANABEN PRADIPSINH G/O URMILABEN PRADIPSINH RAJ- MINOR,JAYESHBHAI PRADIPSINH G/O URMILABEN PRADIPSINH RAJ- MINOR	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	LAXMANSINH MOHANSINH RAJ,GAMBHIRSINH MOHANSINH RAJ	
41079	FA/918/2014	05/05/2014	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	AONE ACID PRIVATE LTD.,PRAKASHBHAI RANCHHODBHAI KOTED - PATEL	RULE SERVED BY DS,MR.HIREN M MODI
41080	FA/919/2014	01/12/2016	GEETADEVI MANGILAL CHAUHAN,DEEPAK MANGILAL CHAUHAN,VINOD MANGILAL CHAUHAN,ISHWAR MANGILAL CHAUHAN	(MR MAULIK J SHELAT)	DRIVER OF JEEP,NILKANTH CONCAST PVT LTD,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,MR VIBHUTI NANAVATI
41081	FA/922/2014	07/07/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	MANUBHAI KANTIBHAI ZALA,	(MR KISHOR M PAUL),MR RAJIV K DESAI
41082	FA/924/2014	07/04/2014	GOBARBHAI VIRABHAI DAFDA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	MINAXIBEN ALIAS BINABEN VALJIBHAI MADHVI,KEVIN UMESHBHAI DAFDA	
41083	FA/925/2014	25/06/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SHOBHANABEN WD-O JITENDRAKUMAR S SHAH,PURABKUMAR JITENDRAKUMAR SHAH,PRACHIBEN JITENDRAKUMAR SHAH,TAUFIKMIYA YAKUBMIYA SHEIKH	NOTICE SERVED,(MR NIRAL R MEHTA)
41084	FA/926/2014	01/04/2014	AXAY RAMANLAL PARMAR SOLE PROPRIETOR OF,	MR VIJAY H NANGESH	METCO ENTERPRISE PVT LTD,	
41085	FA/928/2014	01/04/2014	SPECIAL LAND AQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAMBHAI MAGANBHAI,	MR KM SHETH
41086	FA/929/2014	22/04/2014	SPECIAL LAND AQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI SHANKARBHAI,ARJUNBHAI SHIVABHAI - EXPIRED,DAHIBEN SHIVABHAI - EXPIRED,TRIBHOVAN SHIVABHAI,KANUBHAI SHIVABHAI,MAHESHBHAI SHIVABHAI,MAHADEVBHAI SHIVABHAI	
41087	FA/931/2014	08/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,KESHAVLAL GANDABHAI PATEL	GOVERNMENT PLEADER,MR. KISHAN H DAIYA
41088	FA/932/2014	08/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,SURESHBHAI BECHARBHAI PATEL	,(MR A J PATEL)
41089	FA/933/2014	08/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,SUSHILABEN WO KANTIBAHI PATEL	,MR. KISHAN H DAIYA
41090	FA/934/2014	08/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,SHARDABEN KESHAVLAL PATEL	,(MR A J PATEL)
41091	FA/935/2014	25/11/2016	ASHAPURA MINECHEM LTD,	(MR S N THAKKAR)	PACIFIC BASIN HANDYMAX -UK-LTD,ALAN P OAKLEY DELETED	DELETED,MR MITUL K SHELAT

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41092	FA/940/2014	25/06/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MAHEBUB NAJMUDDIN BHARMAR,POPATBHAI VIRABHAI RATADIYA	NOTICE SERVED
41093	FA/941/2014	26/09/2014	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAVJIBHAI HARIBHAI RANPARIYA,KUVARBEN ALIAS KANTABEN RAVJIBHAI RANPARIYA,ATULBHAI RAVJIBHAI RANPARIYA,BHARATBHAI RAVJIBHAI RANPARIYA,RAMANBHAI HIRABHAI VAGADIYA	,NOTICE SERVED,MR RATHIN P RAVAL
41094	FA/942/2014	26/09/2014	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	PRAVINBHAI NANJIBHAI VAGADIYA,RAMANBHAI HIRABHAI SARVARIYA,KANJIBHAI NANJIBHAI VAGADIYA	NOTICE SERVED,MR RATHIN P RAVAL
41095	FA/943/2014	26/09/2014	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SANGITABEN PRAVINBHAI VAGADIYA,PRAVINBHAI NANJIBHAI VAGADIYA,MAYUR PRAVINBHAI VAGADIYA,MINOR DAXIT PRAVINGBHIA VAGADIYA,RAMANBHAI HIRABHAI SARVARIYA,KANJIBHAI NANJIBHAI VAGADIYA	,NOTICE SERVED BY DS,MR RATHIN P RAVAL
41096	FA/944/2014	25/06/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	TAHIRBHAI MOHMADBHAI POTA,POPATBHAI VIRABHAI RATADIYA	NOTICE SERVED
41097	FA/946/2014	13/10/2014	KODARBHAI NATHUBHAI,	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41098	FA/947/2014	04/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,AMRUTBHAI SAKRABHAI PATEL	GOVERNMENT PLEADER,MR AV PRAJAPATI
41099	FA/948/2014	04/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,LAXMANBHAI SOMABHAI VAGHRI	GOVERNMENT PLEADER,MR AV PRAJAPATI
41100	FA/949/2014	04/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,GANGABEN W-O SAVDHANJI AND MINOR RANJIT SAVDHANJI PATEL	GOVERNMENT PLEADER,MR AV PRAJAPATI
41101	FA/950/2014	04/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,BADARJI DAHYAJI	GOVERNMENT PLEADER,MR AV PRAJAPATI
41102	FA/951/2014	24/06/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOLANKI JAGJIVANBHAI THAKARSHIBHAI,ZALA HARUBHA JORUBHA,ZALAMAHEDRASINH KARANSINH	NOTICE SERVED BY DS,MR MD VAKIL,MR AB GATESHANIYA,MR. ASHOK A PUROHIT
41103	FA/952/2014	24/06/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOLANKI JAGJIVANBHAI THAKARSHIBHAI,ZALA HARUBHA JORUBHA,ZALA MAHENDRASINH KARANSINH	NOTICE SERVED BY DS,MR MD VAKIL,MR AB GATESHANIYA,MR. ASHOK A PUROHIT
41104	FA/953/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI DEVJIBHAI,	KRUSHITA D DAVE
41105	FA/954/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASHRAJBHAI LALJIBHAI,	(MR A J PATEL)
41106	FA/955/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI MOHANBHAI,	(MR A J PATEL)
41107	FA/956/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEVBHAI JASRAJBHAI,	(MR A J PATEL)
41108	FA/957/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASHUBHAI DEVJIBHAI,	(MR A J PATEL)
41109	FA/958/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ODHAVJIBHAI MOTIBHAI,	(MR A J PATEL)
41110	FA/959/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARJIBHAI KARAMSHIBHAI,	(MR A J PATEL)

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41111	FA/960/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DEVJIBHAI ZAVERBHAI,	(MR A J PATEL)
41112	FA/961/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VRAJLAL MORARBHAI,	RULE SERVED
41113	FA/962/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI SAMJIBHAI PATEL,PATEL MUKTABEN MAGANBHAI	,(MR A J PATEL)
41114	FA/963/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIHOL RAJUJI BHAGVANSINH,	MR AV PRAJAPATI
41115	FA/964/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAHI KALUBHAI ASLAMBHAI,	MR AV PRAJAPATI
41116	FA/965/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI SHANKARBHAI,	MR AV PRAJAPATI
41117	FA/966/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIHOL RAJENDRASINH SHIVUJI,	MR AV PRAJAPATI
41118	FA/967/2014	27/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,VIRAJI AATAJI THAKOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
41119	FA/968/2014	27/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,PRAVIN KUMAR CHIMANLAL PATEL	GOVERNMENT PLEADER,MR AV PRAJAPATI
41120	FA/969/2014	06/12/2014	ARVINDBHAI MAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41121	FA/970/2014	06/12/2014	ARVINDBHAI MAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41122	FA/971/2014	06/12/2014	ARVINDBHAI MAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41123	FA/972/2014	06/12/2014	KAMLESHBHAI RANCHHODBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41124	FA/973/2014	06/12/2014	KAMLESHBHAI RANCHHODBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41125	FA/974/2014	06/12/2014	RAMESHBHAI JETHABHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41126	FA/975/2014	06/12/2014	DASHARATHBHAI BABUBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41127	FA/976/2014	06/12/2014	PATEL KACHRABHAI JIVABHAI,PATEL JOTIBEN KACHRABHAI,PATEL BHIKHABHAI KACHRABHAI,PATEL DAHIBEN KACHRABHAI,PATEL ARKHIBEN BHIKHABHAI,PATEL RAKESHKUMAR BHIKHABHAI,PATEL KIRANKUMAR BHIKHABHAI,PATEL SNEHABEN BHIKHABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41128	FA/977/2014	06/12/2014	PATEL KALABHAI SANKABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41129	FA/978/2014	06/12/2014	PATEL KALABHAI SANKABHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41130	FA/979/2014	06/12/2014	PATEL NATHABHAI BALDEVBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41131	FA/980/2014	06/12/2014	PATEL NATHABHAI BALDEVBHAI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
41132	FA/982/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,NAZABHAI DHANBHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41133	FA/984/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,HEEREEBEN KHIMABHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41134	FA/985/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,DEVIBEN LAKHABHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41135	FA/987/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,DINESHBHAI DHANBHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41136	FA/988/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,DAYABHAI NARANBHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41137	FA/989/2014	08/10/2014	ORIENTAL INSRUANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI BARIYA,BHATUBHAI VIHABHAI SALAT,DAYABHAI DHANABHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41138	FA/990/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,SONALBEN DINESHBHAI MEGHVAL-MINOR	RULE SERVED,MR MTM HAKIM

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41139	FA/991/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,ARJUNBHAI DEVABHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41140	FA/992/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,NAGALBEN DAYABHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41141	FA/993/2014	05/05/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,JETHIBEN DEVABHAI MEGHVAL	,MR MTM HAKIM
41142	FA/997/2014	08/10/2014	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	GOVINDBHAI TERSIBHAI SALAT,BHATUBHAI VIHABHAI SALAT,PETHABHAI BOGHABHAI MEGHVAL	RULE SERVED,MR MTM HAKIM
41143	FA/1001/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GULAM MAHMAD UMRAJI PATEL,MARIYAMBEN WD-O HAJI GULAM MAHMAD,SIRAJ S-O HAJI GULAM MAHMAD,ALIBHAI S-O HAJI GULAM MAHMAD,SALIM S-O. HAJI GULAM MAHMAD,DAUD UMARJI PATEL	RULE NOT RECD BACK,RULE SERVED
41144	FA/1002/2014	09/04/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER	ZUBEDA SULEMAN PATEL,A. RAHIM SULEMAN PATEL,SAHENAAZ SULEMAN PATEL,NASHIM SULEMAN PATEL,PATEL MUBARAQ S.	
41145	FA/1003/2014	09/04/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF GULAM HAJI VALI MAHMAD,NISHARBHAI GULAMBHAI,SALIMBHAI GULAMBHAI	,MR KM SHETH
41146	FA/1006/2014	01/08/2014	NARMADABEN S PUROHIT,RAHUL SHAMALAJI PUROHIT,SHANTABEN NAGJI PUROHIT	MS SANDHYA D NATANI	SANJAY BHANUPRASAD SHUKLA,NEW INDIA INSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
41147	FA/1008/2014	29/04/2014	SOMABHAI NATHABHAI PATEL,GALALBEN SOMABHAI PATEL,GITABEN ASHOKKUMAR PATEL,HARSH ASHOKKUMAR PATEL-MINOR	MR PADMRAJ K JADEJA	SOMARAM VENARAM PARIHAR DELETED,NILESHBHAI CHHAGANBHAI FALDU,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD	NOTICE SERVED BY DS,DELETED,MR DAKSHESH MEHTA
41148	FA/1009/2014	05/05/2014	BHARTIBEN BIPINBHAI SONI,DHRUVIBEN BIPINBHAI SONI,KAMLABEN CHIMANLAL SONI	MR ZUBIN F BHARDA	MANAJI AMTHAJI THAKOR,PRAVIN ISHWARBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR.O K BAROT
41149	FA/1012/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MANJULABEN WD-O NARESHBHAI MANABHAI PARMAR,PRADIPKUMAR NARESHBHAI PARMAR,MAYANKKUMAR NARESHBHAI PARMAR,SANKETKUMAR NARESHBHAI PARMAR,KANKUBEN NARESHBHAI PARMAR,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED,MRS VASAVDATTA BHATT,MR R.K.MANSURI
41150	FA/1013/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMESHBHAI JIVABHAI VANKAR,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION,NARESHBHAI MANILAL PARMAR	,RULE SERVED,MRS VASAVDATTA BHATT
41151	FA/1014/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	GUJARAT STATE ROAD TRANSPORT CORPORATION,GHANSHYAMSING BALBIRSING GOYAL	,MRS VASAVDATTA BHATT
41152	FA/1015/2014	07/07/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	MANJULABEN WD-O NARESHBHAI MANABHAI PARMAR,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED,RULE UNSERVED,MRS VASAVDATTA BHATT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41153	FA/1016/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DALPATSINH JAGATSINH MAKWANA,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED,MRS VASAVDATTA BHATT
41154	FA/1017/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	THAKARABHAI DEHABHAI LUHAR,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED,MRS VASAVDATTA BHATT
41155	FA/1018/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SARDARSINH VAKTUSINH RATHOD,RATHOD SONALBEN SARDARSINH,RATHOD SUMITRABEN SARDARSINH,RATHOD VIKRAMSINH SARDARSINH,KARANSINH SARDARSINH RATHOD,RENUKABEN SARDARSINH RATHOD,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED,MRS VASAVDATTA BHATT,MR R.K.MANSURI
41156	FA/1019/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMAJI VECHATJI MAKWANA ALIAS PARMAR,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS VASAVDATTA BHATT,MR R.K.MANSURI
41157	FA/1020/2014	14/12/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KANAKCHANDRA KANTILAL VYAS,BALVANTSING TELURAM,GHANSHYAMSING BALBIRSING GOYAL,RAMAJI VECHATJI MAKWANA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,RULE SERVED,MRS VASAVDATTA BHATT
41158	FA/1024/2014	14/08/2018	ISMAILIYA DIAMOND JUBILEE HOSTEL BOARDING HOUSE,	(MR MAULIK J SHELAT)	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR
41159	FA/1027/2014	13/06/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MANJULABEN PUNAMBHAI VAGHRI,ALLAUDDIN SAMSUDDIN KAJI	RULE SERVED
41160	FA/1028/2014	12/12/2020	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	ADITI S RAOL	MUKUNDBA CHANUBHA JADEJA,INDRAJITSINH CHANUBHA JADEJA,RAJDEEPSINH CHANUBHA JADEJA,JADEJA ROADLINES	RULE SERVED,MR MEHUL S SHAH
41161	FA/1029/2014	29/12/2016	NAYANABEN CHANDRAKANTBHAI GAJJAR,	MR VILAS G GOSWAMY	PARESHBHAI MANSUKHBHAI GAJJAR,	MR MB GOHIL
41162	FA/1030/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAMESHBHAI SAMJIBHAI DARBAR,DEVJIBHAI JIVRAJBHAI DAYANI,RAMESHBHAI RAMABHAI THAKOR,RAMABHAI MOHANBHAI THAKOR,PARUBEN RAMABHAI THAKOR,LILABEN RAMESHBHAI THAKOR,SHILPABEN RAMESHBHAI THAKOR,DILIPBHAI RAMESHBHAI THAKOR,SANJAYBHAI RAMESHBHAI THAKOR	,RULE SERVED,RULE UNSERVED,MR KK THAKKAR,MS ASHLESHA M PATEL
41163	FA/1032/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJESHKUMAR MAHESHSINH,BHARATKUMAR DAHYALAL THAKKAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,JAYANTIJI SHANKARJI THAKOR,MANJUBEN WDO JAYANTIJI SHANKARJI THAKOR,ANKESH JAYANTIJI THAKOR,PRAVIN JAYANTIJI THAKOR	,RULE SERVED,RULE UNSERVED,MR KK THAKKAR,MS ASHLESHA M PATEL
41164	FA/1033/2014	08/02/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	HITESH MOHANBHAI PARMAR,MOHANBHAI RAVJIBHAI PARMAR,PAYAL MOHANBHAI PARMAR-MINOR,SHRADHDHA MOHANBHAI PARMAR- MINOR,MILAN MOHANBHAI PARMAR-MINOR,KAMABHAI ALIAS KAMLESHBHAI MANGABHAI VARU	RULE SERVED,MR YOGEN N PANDYA
41165	FA/1035/2014	26/04/2016	KODARBHAI NATHUBHAI,	MR SK PATEL	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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41166	FA/1046/2014	28/08/2014	MUKESHKUMAR BHIMJIBHAI THUMMAR,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	BHIMJIBHAI LIMBABHAI THUMMAR,PRAVINBHAI BHIMJIBHAI THUMMAR,MANSUKHBHAI BHIMJIBHAI THUMMAR,VINABEN BHIMJIBHAI THUMMAR,BHAVNABEN BHIMJIBHAI THUMMAR	NOTICE SERVED BY DS,MR SHAKEEL A QURESHI
41167	FA/1049/2014	04/07/2014	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KALPESHBHAI DILIPBHAI NATHWANI,AJITBHAI HASANBHAI TAKANI	NOTICE SERVED,MR VIRAL V DAVE
41168	FA/1058/2014	25/08/2014	NATVARLAL PARBATBHAI THESANI,KISHORKUMAR PARBATBHAI THESIA,JASHODABEN PARBATBHAI THESIA	MR SP MAJMUDAR,MR HARSHIL C DATTANI	NARADBHAI NANJIBHAI KOYANI,HEMIBEN NARADBHAI KOYANI,JAYANTILAL NARADBHAI KOYANI,RAJNIBHAI NARADBHAI KOYANI,ELABEN NARADBHAI KOYANI,ALPABEN NARADBHAI KOYANI	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
41169	FA/1065/2014	17/04/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BHARVAD VIPULBHAI BHIMABHAI-MINOR,TATA MOTORS PVT LTD	
41170	FA/1071/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VITTHALBHAI AMTHARAM,	MR NIRAD D BUCH,MR VIRAL J DAVE
41171	FA/1073/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NATHIBEN W-O OF GANESHBHAI NARANBHAI,	
41172	FA/1074/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL VASTABHAI JOITARAM SINCE DECD. THROUGH HEIR,	MR NIRAD D BUCH,MR VIRAL J DAVE
41173	FA/1075/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAIBEN ISHWARBHAI PRANDAS,	MR NIRAD D BUCH,MR VIRAL J DAVE
41174	FA/1076/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NATHALAL BHAGWANDAS SINCE DECD. THROUGH HEIRS,PATEL KAMLESHKUMAR NATHALAL,PATEL BABIBEN NATHALAL,PATEL ANILABEN NATHALAL	,MR NIRAD D BUCH,MR VIRAL J DAVE
41175	FA/1077/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI PARSOTTAMBHAI,	MR NIRAD D BUCH,MR VIRAL J DAVE
41176	FA/1078/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMBHAI JESANGBHAI SINCE DECD. THROUGH HEIRS,PATEL MAHESHWARBHAI RAMBHAI,PATEL MAHASUKHBHAI RAMBHAI,PATEL MUKUNDBHAI RAMBHAI,PATEL MADHUBEN RAMBHAI	,MR NIRAD D BUCH,MR VIRAL J DAVE
41177	FA/1079/2014	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PRABHURAM MOTIRAM,	MR NIRAD D BUCH,MR VIRAL J DAVE
41178	FA/1081/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHATRASANG NATHABHAI,SOMABHAI RANCHHODBHAI,SHANKARBHAI RANCHHODBHAI,PRABHATBHAI BHAGWANBHAI - DECEASED,LAXMANBHAI BHAGWANBHAI - SINCE DECEASED TH.HERIS,ARVINDBHAI LAXMANBHAI,KAPILABEN LAXMANBHAI - DAUGHTER,AMRATBEN GOVINDBHAI - DAUGHTER,HANSABEN AMARSANG - DAUGHTER,ARVINDBHAI LAXMANBHAI,KAPILABEN LAXMANBHAI,HANSABEN LAXMANBHAI	,MR KM SHETH
41179	FA/1082/2014	12/08/2014	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RANJANBEN RAMESHBHAI PANCHAL,RAMESHBHAI SOMABHAI PANCHAL	RULE SERVED
41180	FA/1083/2014	12/08/2014	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINOR DILESHBHAI RAMESHBHAI PANCHAL THROUGH MOTHER RANJANBEN RAMESHBHAI PANCHAL,RAMESHBHAI SOMABHAI PANCHAL	RULE SERVED

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41181	FA/1084/2014	12/08/2014	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINOR KAMLESHBHAI RAMESHBHAI PANCHAL THROUGH MOTHER RANJANBEN PANCHAL,RAMESHBHAI SOMABHAI PANCHAL	RULE SERVED
41182	FA/1085/2014	19/08/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHAVANDAS AMULDAS MOMNANI,DIVYAPRABHABEN D-O GAJENDRAPRASAD JOSHI	RULE SERVED
41183	FA/1092/2014	05/05/2014	BHAVNABEN WD/O PARSOTAMDAS MADHAVDAS LALCHANDANI,BHAVITABEN PARSOTAMDAS LALCHANDANI,RAHUL PARSOTAMDAS LALCHANDANI,MADHAVDAS THUMIMAL LALCHANDANI	MR MEHUL S SHAH	DRIVER OF THE S T BUS NO,GUJARAT STATE ROAD TRANSPORT CORPORATION	
41184	FA/1093/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,AMARSINGH BALDEVJI	,MR. KISHAN H DAIYA
41185	FA/1094/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,JYOTSANABEN GAGAJI THAKORE	,(MR A J PATEL)
41186	FA/1095/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,JANAKBA GALABJI VAGHELA	
41187	FA/1096/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,CHANDUJI MANGAJI	,(MR A J PATEL)
41188	FA/1097/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,MANAJI DHULAJI THAKORE	,(MR A J PATEL)
41189	FA/1098/2014	21/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,CHOTALAL JIVABHAI PATEL	,(MR A J PATEL)
41190	FA/1099/2014	17/04/2014	KARISHMABANU ANWAR HUSSAIN QURESHI,	MR SIKANDER SAIYED	FARUQ IBRAHIM MULLA,	
41191	FA/1100/2014	04/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,DECEASED BABABHAI LILABHAI VAGHARI THRO HIS LEGAL HEIRS,MR. BHEMABHAI - SON,MR. AMRATBHAI - SON,MS. CHANDABEN - DAUGHTER,MS. JASHIBEN - DAUGHTER	,GOVERNMENT PLEADER,MR AV PRAJAPATI
41192	FA/1101/2014	16/04/2014	GEETABA W/O KISHORSINH JADEJA,JIGNABA D/O KISHORSINH JADEJA,MEENABEN D/O KISHORSINH JADEJA,KHAMABA D/O KISHORSINH JADEJA	MR HARDIK C RAWAL	GOVIND MALSI DANIYA,KANJI NARAYAN MAHESHWARI,NEW INDIA INSURANCE COMPANY LTD	
41193	FA/1102/2014	23/09/2014	BHIKHABHAI KANTIBHAI PATEL,	(MR PARESH M DARJI)	KAPILABEN SOMAJI THAKOR,KANVARSINH SOMAJI THAKOR,RANJITSINH SOMAJI THAKOR,JAYANTIBHAI CHANABHAI CHAUHAN	,MR C P CHANIYARA
41194	FA/1106/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ARVINDSINH CHATURSINH GOHIL,HEIRS OF DECD. SHAILESHBHAI HASMUKHBHAI AJABIYA,HASMUKHBHAI MOHANBHAI AJABIYA,JYOTIBEN HASMUKHBHAI AJABIYA,NAYNABEN VIRAMBHAI PARAJA	,RULE SERVED,MR DEEP D VYAS
41195	FA/1108/2014	09/05/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ALTAFBHAI MAHEBUBBHAI VOHRA,SALIMBHAI AHMEDBHAI VOHRA,JASUBHAI PARSOTAMDAS PATEL	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR.HIREN M MODI
41196	FA/1109/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ARVINDSINH CHATURSINH GOHIL,SHANTUBHA TAKHUBHA JADEJA	RULE SERVED,MR.HIREN M MODI
41197	FA/1110/2014	17/06/2014	SUMANBEN JAGDISHBHAI RAMANLAL PATEL,MEGA JAGADISHBHAI PATEL,DHRUMIL JAGDISHBHAI PATEL	MR DN PANDYA	MUNIR ALIAS FIROZ YUSUF CHAUHAN,JAGDISHBHAI J BAROT,IFFCO TOKIO GENERAL INSURANCE CO LTD	
41198	FA/1111/2014	11/09/2018	DHARMABEN TRIKAMDAS BHIMANI (DAMA),AMIT MANOJ BHIMANI (DAMA),SUNIL MANOJ BHIMANI (DAMA)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	MR RAVI KARNAVAT
41199	FA/1112/2014	14/02/2017	CHANDRAKANTBHAI LALJIBHAI PATEL,	MR TEJAS P SATTA	SPECIAL LAND ACQUISITION OFFICER,GENERAL PROJECT MANAGER	RULE SERVED,MR RITURAJ M MEENA

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41200	FA/1115/2014	07/08/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	ARVINDBHAI POPATBHAI PARMAR,KAPILABEN MOKARBHAI GOHIL,DHIRUBHAI RAISANGBHAI RATHOD,FIROZKHAN UMEDKHAN PATHAN	NOTICE SERVED,MR AFTABHUSEN ANSARI
41201	FA/1116/2014	07/05/2014	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	RAMESHCHANDRA KESHAVLAL RAVAL,VIRABHAI BHATHIBHAI KHANT,DINESHKUMAR BABUBHAI PATEL	,MR MA KHARADI,MR R.K.MANSURI
41202	FA/1118/2014	21/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	PRABHATSINH KAMSINH PARMAR,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41203	FA/1119/2014	21/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	RAMESHBHAI RAMSINH PARMAR,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41204	FA/1120/2014	21/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	SAVITABEN BHARATSINH CHAUHAN,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41205	FA/1121/2014	21/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	BALWANTSINH SAMANTSINH CHAUAHAN,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41206	FA/1122/2014	16/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	VIKRAMSINH PRABHATSINH CHAUHAN,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41207	FA/1123/2014	16/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	RAMESHBHAI SITJAI VANZARA,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41208	FA/1124/2014	21/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	MANGAJI KALAJI VANZARA,DALPATSINH ANDHERSINH SOLANKI,DALPATSINH ANDHERSINH SOLANKI	RULE SERVED,MR PRADIP J PATEL
41209	FA/1125/2014	09/12/2014	KESARBHAI JETHABHAI PATEL (GUDOL),	MR SP MAJMUDAR,MR P P MAJMUDAR	NAGARBHAI JETHABHAI KARNAVAT,BHIKHABHAI BHAGWANBHAI MOR,ASHOKKUMAR BAKORDAS BAROT	RULE SERVED,MR HRIDAY BUCH,MS ARCHANA R ACHARYA
41210	FA/1130/2014	10/06/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	PULINBHAI JITENDRABHAI SHAH,HARSHADBHAI PARSHOTTAMBHAI PATEL	
41211	FA/1131/2014	16/06/2014	JIGNESH NAVINCHANDRA PATEL,	MR KASHYAP R JOSHI	TUSHAR NAVINCHANDRA PATEL,NAVINCHANDRA MAGANLAL PATEL,BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD	
41212	FA/1133/2014	30/09/2014	ASHOK @ BANTI SHYAMPALSINH CHAUHAN,	MR VIREN G DAVE	AYODHYAPRASHAD NARSINNARAYAN TIWARI,	MR SANJAY PRAJAPATI
41213	FA/1138/2014	05/05/2014	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR AJAY R MEHTA	KAMLABAI GOVIND RAO,GAUTAM GOVIND RAO- MINOR,M. LAXMIBAI RAMU ALIAS RAMUL RAO,KISHOREBHAI BHAGWANBHAI PATIL -SINDE,MEHMUDBHAI A MOMIN,SHAIKH IRFAN SHAIKH LAL,SHAIKH ABDUL LATIF KHAN MOHMAD,UNITED INDIA INSURANCE CO LTD	,(MR MAULIK J SHELAT),MR.HIREN M MODI
41214	FA/1139/2014	05/05/2014	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR AJAY R MEHTA	M. LAXMIBAI M RAMU ALIAS RAMUL RAO,KISHOREBHAI BHAGWANBHAI PATIL-SINDE,MEHMUDBHAI A MOMIN,SHAIKH IRFAN SHAIKH LAL,SHAIKH ABDUL LATIF KHAN MOHMAD,UNITED INDIA INSURANCE CO. LTD	,(MR MAULIK J SHELAT),MR.HIREN M MODI
41215	FA/1140/2014	05/05/2014	MAHENDRASINH MOTISINH MAKWANA,	MR MOHSIN M HAKIM	HASAMBIN ALI SAIYED,GIRISH TRAVELS AND CURIER,UNITED INDIA INSURANCE COMPANY LTD	,DELETED
41216	FA/1141/2014	09/11/2017	SHANTABEN DOLATSINH SINDHA,ANITABEN DOLATSINH SINDHA,MULRAJSINH DOLATSINH SINDHA,BIBDUBEN DOLATSINH SINDHA,GAJRABEN MANSINH SINDHA	MR MOHSIN M HAKIM	HASAMBIN ALI SAIYED,GIRISH TRAVELS AND CURIER,UNITED INDIA INSURANCE COMPANY LTD	RULE UNSERVED,MR P P LAKHANI
41217	FA/1146/2014	08/06/2016	DEVAYATBHAI PANCHABHAI VANIA,NILESHBHAI DEVAYATBHAI VANIA MINOR THRO' KAMLABEN DEVAYATBHAI VANIA,PARESHBHAI DEVAYATBHAI VANIA MINOR THRO' KAMLABEN DEVAYATBHAI VANIA,PANCHABHAI RAGHABHAI VANIA,DIWALIBEN PANCHABHAI VANIA,ASHOKBHAI PANCHABHAI VANIA	MR. HEMAL SHAH	SALIMBHAI MAHMADBHAI,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	RULE UNSERVED,MR RATHIN P RAVAL
41218	FA/1148/2014	16/07/2018	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORP.,	MR SACHIN D VASAVADA	RATILAL MAGANBHAI,	MS ASHA H GUPTA
41219	FA/1149/2014	12/06/2014	VAJID AHMEDKHAN RASULKHAN PATHAN,	MR SS SAIYED	SHAHEENBANU VAJID AHMEDKHAN PATHAN,	

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41220	FA/1150/2014	08/07/2014	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ILIAS S MEMON,ASHWIN MAGANBHAI VADHEL,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,RANCHHODBHAI BHIKHABHAI PARMAR	NOTICE SERVED,NOTICE UNSERVED,MR.HIREN M MODI
41221	FA/1151/2014	12/08/2014	BHARAT HIMMATLAL PANCHOLI,	MR MEHUL S SHAH	MUKHBINDARSING BACHCHANSING SHIKH,KATARIA TRANSPORT CO,NATIONAL INSURANCE CO LTD	
41222	FA/1152/2014	15/07/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	LAVJIBHAI LAKHMANBHAI SAVALIYA-KOLI,PARMAR JERAMBHAI LALJIBHAI,BHIKHABHAI LAKHMANBHAI SAVALIYA	RULE SERVED,MR DEVANG J JOSHI
41223	FA/1158/2014	12/08/2014	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	PRAMODBHAI GAMANBHAI RATHOD,MINORARUN PRAMODBHAI RATHOD,MANHARBHAI SOMABHAI BHANDARI	
41224	FA/1160/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MANSURI AHMEDBHAI NABIBHAI,SAIYAD YAKUBALI ASMALALI,RATHOD RANJITSINH UDESINH	MR R.K.MANSURI,MR. BHAVIK A RAMANI,MR. MAHITOSH U SINGH,MR. DIVYANG A RAMANI
41225	FA/1161/2014	02/09/2014	ETCO DIGITAL PVT LTD,	MR. D. P. KINARIWALA,MR. R.D.KINARIWALA	ENSO SECUTRACK LTD,STATE BANK OF INDIA	NOTICE SERVED
41226	FA/1167/2014	28/04/2014	SHARMILIBEN W/O KAMLESHBHAI MAKWANA,HELLY D/O KAMLESHBHAI MAKWANA- MINOR,RAMESHBHAI GANGARAM MAKWANA,PUSHPABEN RAMESHBHAI MAKWANA	MR MTM HAKIM	VIVEK ANAND DEO,COMMANDER OF INS SHIVEJI CAMP,SECRETARY TO THE DEPARTMENT OF DEFENCE,INSURANCE CO. OF MOTOR VEHICLE,UNION OF INDIA	,MS RV ACHARYA
41227	FA/1176/2014	10/01/2018	HIRJIBHAI BACHUBHAI GADHIYA,	MR VISHWAS S DAVE	KANCHANBEN HIRJIBHAI GADHIYA,	MS AMEE YAJNIK
41228	FA/1177/2014	29/04/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	CHANDRAKANTBHAI BACHUBHAI SURTI,LEGAL HEIRS OF DECD VINABEN BALUBHAI DAMOR,MANOJKUMAR BALUBHAI DAMOR,PRAFULCHANDRA BALUBHAI DAMOR,BALUBHAI VALJIBHAI DAMOR	,(MR PARESH M DARJI)
41229	FA/1180/2014	14/10/2015	PRANAV KANUBHAI RAVAL,KALPANABEN DILIP GOR,ARADHANA KETAN ACHARYA,DEVYANIBEN HIRENDRA RAVAL	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41230	FA/1181/2014	08/07/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JODHAJI FOJAJI GELOTH,NILESH AMARSHIBHAI VADOLIYA,ICICI LOMBARD GENERAL INSURANCE CO. LTD,SANJAYBHAI ANANDBHAI SARVAIYA,BHAVNABEN SANJAYBHAI SARVAIYA,YASH SANJAYBHAI SARAIYA- MINOR,ANANDBHAI LALJIBHAI SARVAIYA,SAVITABEN ANANDBHAI SARVAIYA	NOTICE NOT RECD BACK,NOTICE SERVED,MR K S CHANDRANI
41231	FA/1182/2014	17/07/2018	RAVIBHAI MAHESHBHAI VARIA,	MR HASIT H JOSHI	DHARMISHTHABEN VIRENDRABHAI,	(MR VIVEK N MAPARA)
41232	FA/1183/2014	06/12/2014	PATEL KASHIBEN D/O JESHINGBHAI RAICHANDBHAI,NARAYANBHAI MAFATBHAI,PRABHUDAS MAFATBHAI,AMRUTBHAI MAFATBHAI,JASHODABEN MAFATBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41233	FA/1184/2014	06/08/2014	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RADHABEN WDO JETAJI KANAJI VAZARA,MINOR PRIYANKA JETAJI VAZARA,MINOR SIETABEN JETAJI VANZARA,MINOR DHARMESH JETAJI VANZRA,MINOR KIRANBHAI JETAJI VANZARA,MINOR RAHULBHAI JETAJI VANZARA,KAILASH KANAJI SUNDRAJI VANZARA,SURESHKUMAR JAISINGBHAI PATELIYA,GEETABEN SURTANJI VANZARA	NOTICE SERVED,MR MTM HAKIM
41234	FA/1186/2014	13/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,JASWANTBHAI CHIMANBHAI PATEL	GOVERNMENT PLEADER,KRUSHITA D DAVE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41235	FA/1187/2014	13/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,LALBHAI BECHARBHAI PATEL	,KRUSHITA D DAVE
41236	FA/1188/2014	13/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,ISHWARBHAI BAGABHAI PATEL	,(MR A J PATEL)
41237	FA/1189/2014	13/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,CHIMANBHAI PRABHUDAS PATEL	,(MR A J PATEL)
41238	FA/1190/2014	13/07/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,RAVJIBHAI CHIMANBHAI PATEL	GOVERNMENT PLEADER, (MR A J PATEL)
41239	FA/1192/2014	09/11/2017	DAKLE REINFORCED PLASTIC PVT LTD,	MR SATYAJIT SEN	DENA BANK,GENERAL MANAGER	RULE SERVED,MR PRANAV G DESAI
41240	FA/1194/2014	12/08/2014	JIGNESH BHANUBHAI DUTT,	MR BHARAT B SHAH	PRAKASHBHAI BABUBHAI CHANDEL,UNITED INDIA INSURANCE CO LTD	(MR MAULIK J SHELAT),MR SANTOSH D GOENKA
41241	FA/1197/2014	17/09/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RANJEETBHAI LAXMANBHAI SINDHAV,CHANDRIKABEN RANJEETBHAI SINDHAV,CHINTANBHAI RANJEETBHAI SINDHAV,JAYDEEP RANJEETBHAI SINDHAV,DHUDHABHAI SAVJIBHAI SHIORA,INDRASINH PRAVINSINH RANA	,MR. HEMAL SHAH
41242	FA/1202/2014	01/08/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JEEVABHAI PANCHABHAI KESHWALA,SAVDASBHAI @ LILO @ LEELA GANGBHAI KHER	
41243	FA/1203/2014	01/08/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SARMANBHAI BHURABHAI,SAVDASBHAI @ LILO @ LEELA GANGBHAI KHER	
41244	FA/1204/2014	01/08/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SONIBEN JEEVABHAI,SAVDASBHAI @ LILO @ LEELA GANGBHAI KHER	
41245	FA/1205/2014	01/08/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIRAMBHAI PANCHABHAI MOKARIYA,SAVDASBHAI @ LILO @ LEELA GANGBHAI KHER	
41246	FA/1208/2014	12/12/2020	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ALPESHBHAI SHANKARBHAI BARIYA,HIRABHAI NARSINGBHAI BARIYA,VINODKUMAR MANSUKHBHAI RATHOD,VINODKUMAR MANSUKHBHAI RATHOD	,RULE SERVED
41247	FA/1216/2014	12/06/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	YAKUBKHAN AJITKHAN SHEIKH,YAKUBKHAN AJITKHAN SHEIKH,RAMKUMARI U RAJPUT,DINESHBHAI GOPSINGHBHAI,GILABEN WD-O DINESHBHAI GOPSINGHBHAI GANAVA BHIL,MEHUL DINESHBHAI GANAVA BHIL- MINOR THRO' GILABEN	,MR TUSHAR L SHETH
41248	FA/1218/2014	29/09/2014	LEGAL HEIRS OF PATEL PUNJABHAI DANABHAI,PATEL AMRUTBHAI PUNJABHAI,PATEL NALINBHAI PUNJABHAI,PATEL BHAVANBEN PUNJABHAI,PATEL DHULIBEN W/O PUNJABHAI DANABHAI,LEGAL HEIRS OF PATEL MATHURBHAI NATHHUBHAI,PATEL PRAKASHBHAI MATHURBHAI,PATEL SHANTABEN MATHURBHAI,PATEL SHARDABEN MATHURBHAI,PATEL LILABEN MATHURBHAI,PATEL KIRSHNABEN MATHURBHAI,PATEL GITABEN MATHURBHAI,PATEL BHAVANBEN MATHURBHAI,PATEL URMILABEN MATHURBHAI	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER (ROAD AND BUILDING)	NOTICE SERVED
41249	FA/1219/2014	06/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BABUJI MATHURJI,	
41250	FA/1220/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATE KARSHANBHAI JADAVJIBHAI,	MR AV PRAJAPATI
41251	FA/1221/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI PARSHOTTAMBHAI,	MR AV PRAJAPATI

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41252	FA/1222/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GADHAVI SHAMBHUDAN UDESANG,	MR AV PRAJAPATI
41253	FA/1223/2014	06/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GADHAVI ARUNBHAI RUPSANGBHAI,	
41254	FA/1224/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHAMANJI SOMAJI,	MR AV PRAJAPATI
41255	FA/1225/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GANDAJI RAGHUJI,	MR AV PRAJAPATI
41256	FA/1226/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAMESHJI PRAHLADJI,	MR AV PRAJAPATI
41257	FA/1227/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRATAPJI AATAJI,THAKOR KALAJI PRATAPJI	,MR AV PRAJAPATI
41258	FA/1228/2014	06/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRADHANJI KHODAJI,	
41259	FA/1229/2014	06/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HARJI BHAGAJI,	
41260	FA/1230/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RATANJI KALAJI,	MR AV PRAJAPATI
41261	FA/1231/2014	06/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GADHAVI GAMBHIRDAN RATANSANG,	
41262	FA/1232/2014	06/05/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GADHAVI RAGHUBHAI RATANSANG,	MR AV PRAJAPATI
41263	FA/1233/2014	16/09/2016	DILIPSINH HARCHANDBHAI RAVAL,	MS SANDHYA D NATANI	JENAJI BALVANTJI THAKOR,KANTIBHAI CHUNABHAI RAVAL,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED,MR DAKSHESH MEHTA
41264	FA/1234/2014	09/05/2014	BUMI - KWANG JV,	(MR UTKARSH B JANI)	BOARD OF TRUSTEES OF KANDLA PORT TRUST,ICICI BANK LTD,ING VYSYA BANK LTD,AXIS BANK LTD	,MR DHAVAL D VYAS
41265	FA/1235/2014	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	JAKIRKHAN FARIDKHAN PATHAN,ARVINDSINH BALVANTSINH CHAVDA	RULE SERVED,MR.HIREN M MODI
41266	FA/1239/2014	29/08/2016	SHRIRAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRABHURAM TULSIRAM PRAJAPATI,SITADEVI TARARAM BANJARA,JINALBEN JITESHBHAI TANK,JITESHBHAI HARIBHAI TANK,NITABEN JITESHBHAI TANK	,RULE SERVED,RULE UNSERVED,MR. JAY M THAKKAR
41267	FA/1240/2014	11/07/2016	SUBHASH HARCHARDAS SHARMA,	MR VIPUL A SHAH,HCLS COMMITTEE	RAJENDRA KUMAR HARCHARANDAS SHARMA,	MR NV GANDHI
41268	FA/1242/2014	14/07/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PIYUSHBHAI BABUBHAI ZALA,DHARMESH MOHANBHAI MARADIYA,JAYESHBHAI KARSHANBHAI FALADU,ASHOKBHAI BHIKHABHAI ZALA,BHIKHABHAI MEGHABHAI ZALA,ICICI LOMBARD GEN. INS. CO. LTD	
41269	FA/1243/2014	14/07/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ASHOKBHAI BHIKHABHAI ZALA,DHARMESH MOHANBHAI MARADIYA,JAYESHBHAI KARSHANBHAI FALADU,BHIKHABHAI MEGHABHAI ZALA,ICICI LOMBARD GEN. INS. CO. LTD	
41270	FA/1250/2014	02/09/2014	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA	SANJAYKUMAR THAKKER,HETALBEN SANJAYKUMAR THAKKER,RIYABEN SANJAYKUMAR THAKKER,DHRUVKUMAR SANJAYKUMAR THAKKER,KAJAL ARVINDBHAI THAKKER,JIGARKUMAR ARVINDBHAI THAKKER	,NOTICE SERVED,MR RA SEJPAL,MR HA SEJPAL
41271	FA/1253/2014	05/07/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MITA CHETANBHAI MEHTA,MITALI CHETANBHAI MEHTA,BHARATBHAI CHUNIBHAI MEHTA,GEMABHAI KARSHANBHAI DANGAR	UNSERVED EXPIRED (R),MR GHANSHYAM AMIN,MR SAURABH G AMIN

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41272	FA/1254/2014	05/07/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MITA CHETANBHAI MEHTA,MITALI CHETANBHAI MEHTA,GEMABHAI KARSHANBHAI DANGAR	UNSERVED EXPIRED (R),MR GHANSHYAM AMIN,MR SAURABH G AMIN
41273	FA/1259/2014	12/12/2020	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAROJBEN WD-O AMRATBHAI THAKORBHAI GAMIT,KHUSHI AMRATBHAI GAMIT- MINOR,KRISHNA AMRATBHAI GAMIT-MINOR,HIRUBEN WD-O THAKORBHAI VASABHAI GAMIT,DHANESHBHAI CHOTUBHAI MAHALA	MR ZUBIN F BHARDA,MR.HIREN M MODI
41274	FA/1262/2014	03/07/2014	NEW INDIA ASSURANCE CO LTD,NEW INDIA ASSURANCE COMPANY	MR GC MAZMUDAR,MR HG MAZMUDAR	MANIBEN MAFATBHAI PATEL,JITENDRA M DESAI,MAFATLAL VIRDAS PATEL,SEVALNTILAL RAVCHANDBHAI SANGHAVI	
41275	FA/1263/2014	16/07/2014	NEW INDIA ASSURANCE CO LTD,NEW INDIA ASSURANCE COMPANY	MR GC MAZMUDAR,MR HG MAZMUDAR	NIRALI MITHABHAI PATEL,JITENDRA M DESAI,MAFATLAL VIRDAS PATEL,SEVALNTILAL RAVCHANDBHAI SANGHAVI	
41276	FA/1264/2014	04/07/2014	NEW INDIA ASSURANCE CO LTD,NEW INDIA ASSURANCE COMPANY	MR GC MAZMUDAR,MR HG MAZMUDAR	MITHABHAI CHHAGANBHAI PATEL,ANKIT MITHABHAI PATEL,NIRALI MITHABHAI PATEL,CHAITALI MITHABHAI PATEL,JITENDRA M DESAI,MAFATLAL VIRDAS PATEL,SEVALNTILAL RAVCHANDBHAI SANGHAVI	
41277	FA/1266/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SURESHBHAI MANUBHAI GAMIT,VIMALBHAI HIRALAL DALAL,VANRAJSINH SOLANKI,VASANTBEN TARSANGBHAI SOLANKI,TARSANGBHAI BHAVSANGBHAI SOLANKI	,DELETED,RULE SERVED,MR.HIREN M MODI
41278	FA/1267/2014	20/08/2014	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	CHHAGANBHAI PREMJIBHAI HADIYAL,VASANTRAI PRATAPRAI PARMAR	RULE SERVED,MR VINOD M GAMARA
41279	FA/1270/2014	16/07/2014	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	THAKOR KESHAJI VELAJI,PARMAR AMRATBHAI PASHABHAI	
41280	FA/1272/2014	31/07/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	AMIR @ IRFAN SAMIMKHAN PATHAN,SAMIMKHAN SIKHANDAR KHAN PATHAN,JEBUNNISA SAMIMKHAN PATHAN,KAMALKUMAR CHHANAULAL BHAIRAVI	
41281	FA/1275/2014	10/07/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NAJMABEN SALIMBHAI DHANANI,MANSUKHBHAI POLABHAI DANGAR	
41282	FA/1276/2014	08/07/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ZILUBEN IQBALBHAI DHANANI,MANSUKHBHAI POLABHAI DANGAR	
41283	FA/1277/2014	31/07/2014	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAJESHBHAI NAVINBHAI MAKWANA,KISHANSINH LALSINH RAVAT,RAVINDRA KUMARCHANDRA JOSHI	
41284	FA/1278/2014	16/07/2018	TUSHAR ARVINDBHAI PATEL,CHETANA ARVINDBHAI PATEL	(MR SANDEEP N BHATT)	TIRUPATI PAYAM CHIRALA,NARENDRASINGH GURNAMSINGH DARI,NATIONAL INSURANCE CO LTD,PATEL TOURS AND TRAVELS,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR DAKSHESH MEHTA,MR PALAK H THAKKAR
41285	FA/1279/2014	16/02/2015	YUSUF ALI IBRAHIM PATEL,	(MR SK BUKHARI)	JINAT DAUGHTER OF RASUL BHIKHA BAPU,AMINA DAUGHTER OF RASUL BHIKHA BAPU,ISMAIL IBRAHIM RASUL,NOORBA DAUGHTER OF IBRAHIM RASUL,MASUBA DAUGHTER OF IBRAHIM RASUL,JUBEDA DAUGHTER OF IBRAHIM RASUL,HASINA DAUGHTER OF IBRAHIM RASUL,SADUBA NOORBHAI RASUL,FIROJ NOORBHAI RASUL,TOSIF NOORBHAI RASUL	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41286	FA/1280/2014	23/09/2014	HARILAL SHAMJI,	MR VIMAL M PATEL	STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY ENGINEER,RAHULBHAI GUNVANTBHAI MEHTA,SATISHBHAI SHANTILAL MEHTA,MALA AJABHAI SATVARA,PRABHUBHAI AJABHAI SATVARA,ASHOKBHAI AJABHAI SATVARA,PRATIKKUMAR CHANDUBHAI SURANI,SURESHBHAI DHARAMSIBHAI SURANI,PRABHABEN MULJIBHAI RANGPARIA,AVANI MULJIBHAI RANGAPARIA,MANSUKHBHAI KARSANBHAI RANGPARIA,AMBARAMBHAI KARSANBHAI RANGPARIA,KALYANJIBHAI HANSRAJBHAI PANCHOTIYA,PANKAJBHAI HANSRAJBHAI PANCHOTIYA,VIMALBHAI BHAGWANJIBHAI PATEL,VASANTBHAI BHAGWANJIBHAI PATEL,HITESHBHAI KHIMJIBHAI KAVATHIA,MATI ARUNABEN MAHADEVBHAI BHORANIYA,PRAFULABEN PRAFULBHAI BHORANIYA,LAKHMANBHAI TEJABHAI RADASARIA,DAMJIBHAI TRIBHOVANBHAI BHORANIYA,HARILAL RUGHNATHBHAI RAJPARA,NARBHERAM KAJIBHAI BHALODIA,PRAVINBHAI BHAGWANJIBHAI VIDJA,RAVJIBHAI BHAVANBHAI PANARA,GAUTAMBHAI GOVINDBHAI KAVAR,HARJIVANBHAI MAHADEVBHAI BHORANIA,GAURIBEN AMARSIBHAI DEDHI,JYOTSANABEN ASHWINBHAI BHALODIA,DIMPLEBEN RAJNIKANT BHALODIA,CHANDRIKABEN HITESHBHAI PATEL,HARJIVANBHAI HANSRAJBHAI RANGPARIA,DIVYESHBHAI HARJIVANBHAI RANGPARIA,MAGANLAL MOHANBHAI GAMI,JASUBEN MAHADEVBHAI KORINGA,GAURIBEN DEVJIBHAI BHATIA,LABHUBEN TRIBHOVANBHAI VANSJARIA,JAYABEN LAKSHMANBHAI BAVARVA,RAMNIKBHAI SAVJIBHAI BHALODIA,VIJYABEN HANSRAJBHAI PANCHOTIA,REKHABEN GIRISHKUMAR KASUNDRA,PRAFULBHAI BABULAL RANKJA,HANSABEN PARESHKUMAR BHALODIA,HITESHBHAI GOVINDBHAI KALOLA,VIJAYKUMAR DHANJIBHAI DETROJA,HARJIVANBHAI KARSANBHAI RANGPARIA,JAYESHBHAI LAKSHMANBHAI SERASIYA,SURESHBHAI BHIKHUBHAI CHADAMIYA,NARBHERAM KANJIBHAI BHALODIA,BHARATBHAI GOVINDBHAI PATEL,KISHORBHAI HARIBHAI BOPALIA,MANSUKHBHAI POLABHAI KALOLA,AMBARAMBHAI KARSANBHAI RANGPARIA,MANSUKHBHAI KARSANBHAI RANGPARIA,NANDLALBHAI KARSANBHAI RANGPARIA,MUKESHBHAI HARJIVANBHAI RANGPARIA,BHADRESHBHAI RAMNIKBHAI BHALODIA,ASHWINBHAI KHIMJIBHAI BHALODIA,NIMESHBHAI KISHORBHAI PANARA,GHANSHYAMBHAI PARSHOTTAMBHAI AGHARA,JITESHAKUMAR RAMJIBHAI BHALODIA,HASMUKH BECHARBHAI PANCHOTIA,MANEKBEN JAYANTIBHAI UGHREJA,HANSRAJBHAI MANJIBHAI PANCHOTIA,ANSOYABEN RAGHAVJIBHAI KOTADIA,ANILBHAI LAKSHMANBHAI RANPARIA,RAMESHBHAI LALJIBHAI SASARIYA,MAHESHBHAI KARSANBHAI THORIA,ARVINDBHAI MAGANBHAI DETROJA	GOVERNMENT PLEADER,MR DIVYESH SEJPAL,MS PARUL P VASAVADA,MR PY DIVYESHVAR
41287	FA/1281/2014	08/07/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ADDITIONAL DIRECTOR,KUSUMBEN HARJIBHAI CHAUHAN	GOVERNMENT PLEADER,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41288	FA/1286/2014	11/06/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAYANTIBHAI MANSING RATHVA,SAKLABHAI RAGHLABHAI RATHVA,KAVITABEN WD-O KALSINGBHAI NAYAK,RIMPLEBEN KALSINGBHAI NAYAK MINOR THRO' KAVITABEN KALSINGBHAI NAYAK,NANJIBHAI RAYJIBHAI NAYAK,NANDABEN NANJIBHAI NAYAK,AKSHAYKUMAR KALSINGBHAI NAYAK MINOR THRO' KAVITABEN KALSINGBHAI NAYAK	
41289	FA/1287/2014	18/06/2014	NEW INDIA INSURANCE COMPANY LTD,	MR KV GADHIA	KALUSINH UDESINH CHAUHAN,MANAGER- SMRUTI AGENCY	
41290	FA/1288/2014	23/09/2014	SHARADKUMAR MERAMANBHAI YADAV,HARIBHAI HANABHAI KOCHHELA,JAYESH ARJAN KHER,BABUBHAI RASHINGBHAI YADAV	NANAVATY ADVOCATES	PARAG RAMNIKLAL SIROYA,DAMODAR KARSHAN GOSIYA,JAYENDRA KARSHAN GOSIYA,AMRISH MANISHANKAR VYAS	,MR MEHUL S SHAH
41291	FA/1289/2014	07/04/2016	MOHMMADBHAI ABDULBHAI POGALVA,	MR.HIREN M MODI	IBRAHIMBHAI NASHIRBHAI MATIYA,	UNSERVED EXPIRED (N)
41292	FA/1291/2014	23/06/2014	PREETIBEN MANILAL,DHRMESHBHAI MANILAL,ALPABEN MANILAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHANTILAL RAMJIBHAI GALA,MEHTA INTEGRATED FINANCE LTD	,MR SHITAL R PATEL
41293	FA/1292/2014	03/09/2015	STERLING GREENWOODS,	MR SP MAJMUDAR,MR VIMAL A PUROHIT	SHANGAR HOSPITALITY,	MR JIGAR M PATEL
41294	FA/1293/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANDYA KANTILAL CHHOTALAL,	MR AV PRAJAPATI
41295	FA/1295/2014	07/10/2016	JANAKPURI GANGAPURI GOSWAMI,ARVINDPURI GANGAPURI GOSWAMI,ANANDIBEN D-O GANGAPURI GOSWAMI,KANAKPURI GANGAPURI GOSWAMI	,MR JINESH H KAPADIA	NAGARBHAI ISHWARBHAI PATEL,	MR TEJAS P SATTA
41296	FA/1296/2014	11/02/2017	NATIONAL INSURANCE COMPANY LIMITED THROUGH,	(MR MAULIK J SHELAT)	SHARDABEN JAGDISHBHAI ACHARYA,BHUPENDRABHAI LAXMANBHAI PATEL -SOLANKI-	(MR SANDEEP N BHATT),MR.HIREN M MODI
41297	FA/1298/2014	09/05/2014	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ANAND KANUGA,	
41298	FA/1299/2014	09/05/2014	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ANAND KANUGA,	
41299	FA/1300/2014	09/05/2014	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ANAND KANUGA,	
41300	FA/1301/2014	09/05/2014	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	ANAND KANUGA,	
41301	FA/1306/2014	13/07/2019	ICICI LOMBARD GENERAL INSURANCE CO. LIMITED,	MR VIBHUTI NANAVATI	MAHENDRA RAMCHANDRA BENDUGADE,SHANTILAL DHULABHAI VASAVA,BHANGDIBEN SHANTILAL VASAVA,MUKESH SHANTILAL VASAVA	,MR MTM HAKIM,MR AMIT N PATEL
41302	FA/1309/2014	14/09/2019	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MANSURI JAKIRHUSEN NOORMAHAMAD,PATEL JETHABHAI DHANABHAI,PATEL INDIRABEN SATISHBHAI,CHAUDHARY SIDDHARTH SATISHBHAI,CHAUDHARY VIPUL SATISHBHAI	MR MAKBUL I MANSURI,MR TULSHI R SAVANI,MR PANKAJ S CHAUDHARY
41303	FA/1310/2014	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ABDULGANI ABDULKARIM MIR,DILIPBHAI PUNJABHAI GOHEL,HIRABEN DILIPKUMAR GOHEL,INDIRABEN DILIPKUMAR GOHEL- MINOR THRO' HIRABEN DILIPKUMAR GOHEL,HARSHADBHAI DILIPKUMAR GOHEL- MINOR THRO' HIRABEN DILIPKUMAR GOHEL	,MR MAKHDUM Y MALEK,MR.HIREN M MODI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41304	FA/1314/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAMESHBHAI BHAVSINH BARIYA,HAJI AIYUBBHAI ISMAILBHAI SURTI,JAYESHBHAI RAMESHBHAI SHAH,UNITED INDIA INSURANCE COMPANY LIMITED.,HEIR OF DECD. ROHITBHAI HIMMATSINH,HIMMATSINH GALABHAI PARMAR,RAMIBEN HIMATSINH PARMAR	,RULE SERVED,(MR MAULIK J SHELAT),MR PRADIP J PATEL
41305	FA/1317/2014	07/07/2016	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HIRABHAI RUPABHAI VANKAR,SHANTILAL MANILAL PATEL,AJAYKUMAR SHANTILAL PATEL	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE,DR. GAURAV J DAVE,MR TANMAY B KARIA
41306	FA/1329/2014	07/07/2016	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BIPINBHAI RAMABHAI VANKAR- MINOR,SHANTILAL MANILAL PATEL,AJAYKUMAR SHANTILAL PATEL	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE,DR. GAURAV J DAVE,MR TANMAY B KARIA
41307	FA/1330/2014	06/06/2017	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	VANJRAJSINH DEEPAJI JHALA,VIKRAMSINH LAXMANSINH CHAVDA,CHINUBHAI RAMJIBHAI CHAUDHARY	RULE SERVED,MR.HIREN M MODI
41308	FA/1332/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	PATEL HAMIRBHAI KARSHANBHAI,	
41309	FA/1333/2014	09/05/2014	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	NAYEE MANJIBHAI DALRAM,	
41310	FA/1344/2014	18/07/2014	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	AMRUTBHAI SHANKARBHAI KALASAVA,NARENDRASINH VAKHATSINH CHAUHAN,BABUBHAI GOPALBHAI DARBAR	NOTICE SERVED,MR VILAV K BHATIA
41311	FA/1346/2014	18/07/2014	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	HAMITABEN RAFIQBHAI PATHAN,JAIL SINGH MALAK SINGH,AMBE KRUPA TRANSPORT CO. SERVICE,UNITED INDIA INSURANCE CO.,SABBIRBHAI IBRAHIMBHAI MIRZA,YAKUBBHAI IBRAHIMBHAI MIRZA	RULE SERVED,RULE UNSERVED,MR RAJNI H MEHTA
41312	FA/1347/2014	18/07/2014	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	NAFISABANU BASEERKHA PATHAN,JAIL SINGH MALAK SINGH,AMBE KRUPA TRANSPORT CO. SERVICE,UNITED INDIA INSURANCE CO.,SABBIRBHAI IBRAHIMBHAI MIRZA,YAKUBBHAI IBRAHIMBHAI MIRZA	RULE SERVED,RULE UNSERVED,MR RAJNI H MEHTA,MR DN PANDYA
41313	FA/1348/2014	07/08/2014	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	MADHUBEN MADHUBHAI MONPARIYA,MUNABHAI MADHUBHAI MONPARIYA,BHAGABHAI MADHUBHAI MONPARIYA,BHAVNABEN MADHUBHAI MONPARIYA,LILABEN MADHUBHAI MPNPARIYA-MINOR THRO' MADHUBEN MADHUBHAI MONPARIYA,KANTUBEN MADHUBHAI MONPARIYA-MINOR THRO' MADHUBEN MADHUBHAI MONPARIYA,SHIVABHAI TAPUBHAI,RAMUBEN SHIVABHAI,VIKRAMSINH GAMBHIRSINH ZALA,PREMJIBHAI NANJIBHAI GOHIL,DILIPSINH TULI	
41314	FA/1349/2014	17/09/2014	SHRI RAM GENERAL INSURANCE CO. LTD.,	MR NIKUNT K RAVAL	BHAVNABEN WDO. BABUBHAI POPATBHAI THAKORE,MINOR CHHYABEN BABUBHAI THAKORE THRU' GUARDIAN,POPATBHA RAYSANGBHAI THAKORE,LEELABEN POPATBHAI THAKORE	,MR.HIREN M MODI
41315	FA/1350/2014	17/09/2014	SHRI RAM GENERAL INSURANCE CO. LTD.,	MR NIKUNT K RAVAL	JASHIBEN WDO. BHAILALBHAI NANJIBHAI THAKOR,MINOR MANISHA BHAILALBHAI THAKOR,MINOR AKIBEN BHAILALBHAI THAKOR,GOPIBEN BHAILALBHAI THAKOR,JAYANTIBHAI KALYANJIBHAI RATANPARA	,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41316	FA/1351/2014	09/05/2014	KOLI DEVSHI BHAGVANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41317	FA/1352/2014	09/05/2014	DHIRUBHAI JESINGBHAI ETC.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41318	FA/1353/2014	09/05/2014	RANA JORUBHA RUPSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41319	FA/1354/2014	09/05/2014	RANA MANGALSINH RUPSINH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41320	FA/1355/2014	09/05/2014	KOLI LALJI BHAGVANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41321	FA/1356/2014	09/05/2014	KOLI VAJABHAI SHANKABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41322	FA/1357/2014	09/05/2014	AKHUBHA & JIVUBHA BHOJUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41323	FA/1358/2014	09/05/2014	RANA KIRITSINH SATUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41324	FA/1359/2014	09/05/2014	KOLI RUPABHAI JADAVBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41325	FA/1360/2014	09/05/2014	AKHUBHA, JIVUBHA BHOJUBHA ETC.,GITABA NARENDRASINH NITUBHA,SHIVRAJSINH NARENDRASINH NITUBHA	,MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41326	FA/1361/2014	09/05/2014	HARDEVSINH ANUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41327	FA/1362/2014	09/05/2014	RAJENDRASINH KANUBHA KALUBHA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41328	FA/1363/2014	09/05/2014	KOLI RUPABHAI JADAVBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41329	FA/1364/2014	09/05/2014	DHARMADA TRUST RAMJI MANDIR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
41330	FA/1365/2014	09/05/2014	KOLI SONDABHAI SHANKARBHAI - SINCE DECEASED TH. HEIRS,GAURIBEN W/O. SONDABHAI,CHANDUBHAI SONDABHAI,KANTIBHAI SONDABHAI,MANSUMBHAI SONDABHAI,SANJAYBHAI SONDABHAI,SURESHBHAI SONDABHAI,VASANTBHAI SONDABHAI,HAKUBEN SONDABHAI,BHAVNABEN SONDABHAI - DIED,NIMUBEN SONDABHAI,PARVATIBEN D/O. SHANKERBHAI,SAVITABEN D/O. SHANKERBHAI,AVLIBEN D/O. SHANKERBHAI,KANUBEN D/O. SHANKERBHAI	,MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41331	FA/1368/2014	04/07/2014	JAYANTIBHAI DALAYBHAI SURTI,PUNAMBEN HIRENKUMAR JARIVALA	MR DHAVAL D VYAS	ZINIBEN JIVANBHAI,MANABHAI JIVANBHAI,KAALIDAS JIVANBHAI,CHUNILAL JIVANBHAI,BHIKHIBEN WD-O. VELJIBHAI PRABHUBHAI,ROSHANBEN VELJIBHAI,CHIMANBHAI VELJIBHAI,GAJRABEN VELJIBHAI,RATILAL VELJIBHAI	,MR SHIVANG M SHAH
41332	FA/1369/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI PARSHOTTAMBHAI,	
41333	FA/1370/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARJIBHAI PRABHUBHAI,	
41334	FA/1371/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTILAL PRABHUBHAI,	
41335	FA/1372/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SUKHDEVBHAI PRABHUBHAI,	
41336	FA/1373/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDUBHAI PRABHUDAS,	
41337	FA/1374/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIRJIBHAI BHURABHAI,	
41338	FA/1375/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI TRIKAMBHAI,	
41339	FA/1376/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI TRIKAMBHAI,	
41340	FA/1377/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI PARSHOTTAMBHAI,	
41341	FA/1378/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI RANCHHODBHAI,	
41342	FA/1379/2014	07/07/2016	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KALUBHAI AKBARKHAN CHAUHAN,MUKUND SITARAM NARELKAR,BABULAL RATNABHAI MAKWANA,JASHODABEN WD-O BABULAL MAKWANA,VIKRAMBHAI BABULAL MAKWANA	RULE NOT RECD BACK,RULE SERVED,MR AMIT M BAROT
41343	FA/1380/2014	24/01/2020	LABHUBHAI BHAGWANBHAI VAGHELA,KAMUBEN LABHUBHAI VAGHELA	MR MEHUL S SHAH	BHARATBHAI DAYABHAI VAGHASIYA,RANABHAI KARSHANBHAI MANDAVIYA,ORIENTAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
41344	FA/1381/2014	12/07/2017	PALABHAI KARNA RABARI,	MR MEHUL S SHAH	NARAN KANJI HARIJAN,KANABHAI RUPABHAI CHHANGA,NEW INDIA ASSURANCE CO LTD,PALA RANA RABARI,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
41345	FA/1382/2014	17/06/2014	DANESH SARFUDDIN PATEL,	MR. SAHIL M SHAH	BHAGVANJI MANJI PATEL,RATUILAL VASHRAMBHAI BARIYA,PREMILABEN HARSHADBHAI JOSHI,KALPNA PANKAJ LAKDAWALA,BAKULKUMAR JAYANTILAL THAKKAR,GULABBHAI JETHALAL POPAT,CHAMPABEN DAMJIBHAI YADAV,DHANJIBHAI DAHYABHAI PATEL,MEHBUBHBHAI MOHMMADBHAI SITAFALWALA,SHAHIN MEHBUBHAI SITAFALWALA,SAJID MEHBUBHAI SITAFALWALA,MUKESHBHAI SHAMJIBHAI DANGODARA,PRAYOGI MUKESH DANGODARA,SHARIFBHAI NOORMOHAMMAD PALEJA,BHIKHUBHAI MUSABHAI MANSURI,RAUFBHAI KARIMBHAI MANSURI,JIGNASHA KAMLESH YADAV,ASHMITA DHANANJAY YADAV,ASHOK NATVARLAL TANNA,JYOTI ASHOK TANNA,LALJIBHAI RAVJIBHAI PRAJAPATI,DAMJIBHAI KUNWARJI YADAV	
41346	FA/1383/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITTHALBHAI KALIDAS,	
41347	FA/1384/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BABUJI SHAKRAJI,	
41348	FA/1385/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BAABARBHAI MAADANBHAI,	

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41349	FA/1386/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAI DHULIBEN D-O PUNJAJI BALAJI,	
41350	FA/1387/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI CHANDUBHAI,	
41351	FA/1388/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAAGARBHAI HARJIVANDAS,	
41352	FA/1389/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHANDUJI ABHARAJI,	
41353	FA/1390/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHARI MANABHAI HARJIBHAI,VAGHARI GORDHANBHAI MANABHAI	
41354	FA/1391/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHRI CHETANBHAI GALABBHAI,	
41355	FA/1392/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHARI NATVARBHAI SHAMBHUBHAI,	
41356	FA/1393/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAH SUBHADRABEN SHANTILAL,	
41357	FA/1394/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DINESHJI ROOPSANGJI,	
41358	FA/1395/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANTIJI RAMAJI,	
41359	FA/1396/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NANDUBHAI NAAGARBHAI,	
41360	FA/1397/2014	23/06/2014	KAILASH RAMKISHAN GUPTA,	SINGHI & CO	DEPUTY DIRECTOR,	MS MITA S PANCHAL
41361	FA/1398/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI PRAHLADBHAI,	
41362	FA/1399/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI MANILAL,	
41363	FA/1400/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR BALDEVBHAI KHUSHALBHAI,	
41364	FA/1401/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR JIVABHAI KARSHANDAS,	
41365	FA/1402/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR HIRABHAI SOMABHAI,	
41366	FA/1403/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RAMABHAI HARJIBHAI,	
41367	FA/1404/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BALDEVBHAI JESANGBHAI,	
41368	FA/1405/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHEMABHAI MERAJBHAI,	
41369	FA/1406/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LALLUBHAI JAIMALBHAI,	
41370	FA/1407/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI CHEHORBHAI SHANKABHAI,	
41371	FA/1408/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI CHEHORBHAI SHANKABHAI,	
41372	FA/1409/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KALUBHAI MAFABHAI SHANKABHAI,	
41373	FA/1410/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI HAVABHAI MAFATBHAI,	
41374	FA/1411/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI NAGJIBHAI VASHIBHAI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41375	FA/1412/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI RANCHHODBHAI,	
41376	FA/1413/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAVINBHAI HIRABHAI,	
41377	FA/1414/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI HEMRAJBHAI NATHABHAI,	
41378	FA/1415/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BALDEVBHAI GOVABHAI,	
41379	FA/1416/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RATNABHAI GOVABHAI,	
41380	FA/1417/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALUBHAI NAGARBHAI,	
41381	FA/1418/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI DHANABHAI,	
41382	FA/1419/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAMAR JIVABHAI KARSHANBHAI,	
41383	FA/1420/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KIRANKUMAR KARSHANBHAI HARJIBHAI,	
41384	FA/1421/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI PARSHOTTAMBHAI,	
41385	FA/1422/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI SHAMBHUBHAI PARSHOTTAMBHAI,	
41386	FA/1423/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI PARSHOTTAMBHAI,	
41387	FA/1424/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI SHIVABHAI,	
41388	FA/1425/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJESHBHAI CHANDUBHAI,	
41389	FA/1426/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATLAL MAFATLAL,PATEL SURESHBHAI AMRATLAL	
41390	FA/1427/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHABHAI NARANBHAI,	
41391	FA/1428/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI NARANBHAI,	
41392	FA/1429/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI NARANBHAI,	
41393	FA/1430/2014	11/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAIBEN ZAVERDAS,	
41394	FA/1431/2014	13/07/2015	HIRA PURSHOTTAM,BABU PURSHOTTAM,PRAVIN PURSHOTTAM,GODAVARI WD-O PURSHOTTAMBHAI,VALIBEN PURSHOTTAM,CHAMPABEN PURSHOTTAM,VIJUBEN PURSHOTTAM	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41395	FA/1432/2014	28/02/2018	SHRIRAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRABHAI CHANDUBHAI VASAVA,	,RULE SERVED,MR MTM HAKIM
41396	FA/1435/2014	18/07/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	CHIRAGIBEN CHHATRAPALBHAI DAKSHINI,SHASHANKBHAI CHHATRAPALBHAI DAKSHINI,FAZALMAHMAD SAMIRMIYA SHAIKH	
41397	FA/1438/2014	01/07/2014	ISUBBHAI MOHAMMEDBHAI SHAIKH,	MR ARIF A SHEKH	PRAVINBHAI CHHAGANBHAI MAHERA,RAMILABEN PRAVINBHAI MAHERA	
41398	FA/1439/2014	01/08/2014	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	NAVINBHAI SHAH,JAYESHBHAI SHAH,NARVATSINH GANPASINH PARMAR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41399	FA/1440/2014	11/06/2016	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KARANSINH JASHWANTSINH CHAUHAN,AMITKUMAR GYANCHAND SADHWANI,KANCHANBHAI VIRABHAI BARIA,MUKESHBHAI BABUBHAI SOLANKI,ORIENTAL INSURANCE CO LTD,JAGUBEN W/D OF DALSUKHBHAI KESURBHAI BARIA,ANILBHAI DALSUKHBHAI BARIA,NAGINBHAI DALSUKHBHAI BARIA	RULE SERVED,RULE UNSERVED,MR KK NAIR,MR MTM HAKIM
41400	FA/1441/2014	09/07/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHANIBEN WD-O AMARATBHAI REVABHAI PARMAR,PRAKASHBHAI AMARATBHAI PARMAR MINOR,HITESHBHAI AMARATBHAI PARMAR- MINOR,ARTIBEN AMARATBHAI PARMAR -MINOR,LAXMIBEN WD-O REVABHAI VASVABHAI PARMAR,VIRCHANDBHAI HIRABHAI PARMAR,SURESHBHAI BABUBHAI PARMAR	
41401	FA/1442/2014	03/07/2014	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHANUBHAI RUPABHAI TALPADA,MIHIRBHAI SUBHASHBHAI DESAI,DHAVALBHAI SUBHASHBHAI DESAI	
41402	FA/1444/2014	15/07/2014	DIVISIONAL MANAGER,	MRS VASAVDATTA BHATT	RAJPALSING CHANDRASING YADAV,NIRMALABEN RAJPALSING YADAV,POPATBHAI KAVJIBHAI DAMOR,BAJAJ ALLIANZE GENERAL INSURANCE CO. LTD	
41403	FA/1445/2014	01/07/2019	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	GAFURBHAI KALABHAI DESAI,NARESHBHAI KARSHANBHAI MANDALIYA,NATIONAL INSURANCE CO LTD,HEMANTKUMAR GANESHBHAI THAPA,DHARMESHBHAI SHANTILAL BRAHMBHATT,MINABEN WD-O DHARMESHBHAI S BRAHMBHATT,VAIBHAVKUMAR DHARMESHBHAI BRAHMBHATT,CHINTANKUMAR DHARMESHBHAI,SHANTILAL PRAHLADBHAI BHRAHMBHATT,VIDYABEN SHANTILAL BRAHMBHATT	,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR VA MANSURI
41404	FA/1448/2014	17/07/2014	UNION OF INDIA,	MS ARCHANA U AMIN	VISHNUBHAI GANGARAMBHAI KUMADARA SINCE DECD. THRO' HEIRS,DHARAMSHIBHAI NARSHIBHAI MEMKIYA	
41405	FA/1449/2014	17/07/2014	UNION OF INDIA,	MS ARCHANA U AMIN	VAISHALIBEN CHIKABHAI KOLI SINCE DECD. THROUGH HEIRS,DHARAMSHIBHAI NARSHIBHAI MEMKIYA	
41406	FA/1450/2014	17/07/2014	UNION OF INDIA,	MS ARCHANA U AMIN	KHAMABEN CHIKABHAI KOLI SINCE DECD. THROUGH HEIRS,DHARAMSHIBHAI NARSHIBHAI MEMKIYA	
41407	FA/1451/2014	17/07/2014	UNION OF INDIA,	MS ARCHANA U AMIN	SANGITABEN CHIKABHAI KOLI SINCE DECD. THROUGH HEIRS,DHARAMSHIBHAI NARSHIBHAI MEMKIYA	
41408	FA/1454/2014	09/06/2014	RAYSANG POPAT DALWADI,RATANSHI POPAT DALWADI,PREMJI POPAT DALWADI	MR KIRTIDEV R DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER	
41409	FA/1457/2014	09/06/2014	DINESH VELJI CHAVDA,	MS. NEHA S PARMAR	MOHAN NARAN CHAVDA,ORIENTAL INSURANCE COMPANY LTD	
41410	FA/1458/2014	25/06/2014	NILESHBHAI JIVANBHAI PATEL,	MR DN PANDYA	NASHRUDDIN IBRAHIM DUDHWALA,	
41411	FA/1460/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DHANABHAI HARJIBHAI	GOVERNMENT PLEADER,MS ARCHANA U AMIN,HIMANSHU J AMIN
41412	FA/1461/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LIMBABHAI HARJIBHAI	GOVERNMENT PLEADER,MS ARCHANA U AMIN,HIMANSHU J AMIN
41413	FA/1462/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PREMJIBHAI PANCHABHAI,RANCHODBHAI PANCHABHAI,GHUDABHAI PANCHABHAI,SAMJUBNE PANCHABHAI,REKHABEN PANCHABHAI,LABHUBEN PANCHABHAI,BHAKHUBEN PANCHABHAI	GOVERNMENT PLEADER,MS ARCHANA U AMIN,HIMANSHU J AMIN

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41414	FA/1463/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,POCHABHAI BACHUBHAI,GIDHABHAI BACHUBHAI,RALIYATBEN BACHUBHAI,HARKHABHAI BACHUBHAI,MANSUKHBHAI BACHUBHAI	GOVERNMENT PLEADER,MS ARCHANA U AMIN,HIMANSHU J AMIN
41415	FA/1464/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	GOVERNMENT PLEADER,RULE SERVED
41416	FA/1465/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RUPABHAI BHAVANBHAI	GOVERNMENT PLEADER,RULE SERVED
41417	FA/1466/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RATNABHAI VALABHAI,DHIRUBAI VALABHAI,HAJABHAI OGHABHAI	GOVERNMENT PLEADER,RULE SERVED
41418	FA/1467/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JHILUBHAI GAGUBHAI	GOVERNMENT PLEADER,RULE SERVED
41419	FA/1468/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED VELJIBHAI KESHAVBHAI,PRAVINBHAI VELJIBHAI,OOJIBEN VELJIBHAI,VINUBHAI VELJIBHAI,BHARTIBEN VELJIBHAI,BHUPATBHAI KESHAVBHAI	,GOVERNMENT PLEADER,MS ARCHANA U AMIN,HIMANSHU J AMIN
41420	FA/1469/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DECEASED DHIRUBHAI BHUTHABHAI THRO HIS LEGAL HEIRS,RANIBEN DHIRUBHAI,JAGRUTIBEN DHIRUBHAI,SANJAYBHAI DHIRUBHAI,MINOR KAJALBEN DHIRUBHAI,MINOR ASMITABEN DHIRUBHAI,MINOR HARDIPBHAI DHIRUBHAI,KANUHAI BHUTHABHAI,LADUBEN BHUTHABHAI	,GOVERNMENT PLEADER,RULE SERVED
41421	FA/1470/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,POPATBHAI OGHABHAI	,HIMANSHU J AMIN
41422	FA/1471/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KHIMABHAI OGHABHAI	,RULE SERVED
41423	FA/1472/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PANCHABHAI OGHABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41424	FA/1473/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,THAKERSHIBHAI OGHABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41425	FA/1474/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NARYANBHAI KALYANBHAI,BHURABHAI KALYANBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41426	FA/1475/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAVJIBHAI VALABHAI	,RULE SERVED
41427	FA/1476/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OOJIBEN SURABHAI,BALUBEN SURABHAI,NANUBHAI NARSHIBHAI,MAVJIBHAI VALABHAI,VAJIBEN VALABHAI,LILABEN VALABHAI,JANUBEN VALABHAI	,RULE SERVED
41428	FA/1477/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHANABHAI GANESHBHAI,SHANTUBEN DAHYABHAI,PANCHABHAI GANESHBHAI,GAGUBEN WIFE OF GANESHBHAI,HARJIBHAI BHANABHAI,JAGDISHBHAI DAHYABHAI,JAYESHBHAI DAHYABHAI,RANJANBEN DAHYABHAI,MINOR'S GUARDIAN SHANTUBEN DAHYABHAI	,RULE SERVED

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41429	FA/1478/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAGANBHAI VITTTHALBHAI,DECEASED DHANJIBHAI VITTHALBHAI THRO HIS LEGAL HEIRS,HIRUBEN DHANJIBHAI,DINESHBHAI DHANJIBHAI,BHANUBEN DHANJIBHAI,GITABEN DHANJIBHAI,HARSHBEN DHANJIBHAI,JAGUBEN DHANJIBHAI,HASMUKHBHAI DHANJIBHAI,HITESHBHAI DHANJIBHAI,VISHNUBHAI DHANJIBHAI,NANDABHAI DHANJIBHAI	,RULE SERVED
41430	FA/1479/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VASTABHAI MADHABHAI,HIRABHAI MADHABHAI	,RULE SERVED
41431	FA/1480/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DAHNJIBHAI RUPABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41432	FA/1481/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OGHABHAI MONABHAI,JODHABHAI MONABHAI,KESHUBHAI MONABHAI	,UNSERVED EXPIRED (R)
41433	FA/1482/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DECEASED BACHUBHAI RUPABHAI THRO HIS LEGAL HEIRS,KHATUBEN BHACHUBHAI,DHIRUBHAI BHACHUBHAI,BHARATBHAI BHACHUBHAI,DHUDIBEN BHACHUBHAI,DINESHBHAI BHACHUBHAI	,RULE SERVED
41434	FA/1483/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KANTIBHAI RAJABHAI	,RULE SERVED
41435	FA/1484/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JINABHAI RAJABHAI	,RULE SERVED
41436	FA/1485/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJIBHAI SAVJIBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41437	FA/1486/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SAMATBHAI BHAGVANBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41438	FA/1487/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RUPABHAI BHAGVANBHAI,LADUBEN GABHABHAI,JAMKUBEN GABHABHAI,POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	,RULE SERVED
41439	FA/1488/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DINESHBHAI DAYALBHAI,BIJALBHAI DAYALBHAI,VALLABHBHAI DAYALBHAI,NANIBEN DAYALBHAI,LAXMANBHAI VALJIBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41440	FA/1489/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED OGHABHAI RANABHAI,BHUTHABHAI OGHABHAI (AMENDED AS PER ORDER DT.1/5/14 BELOW EXH.6),VALIBEN BHUTHABHAI,SUBHASHBHAI BHUTHABHAI,PRAVINBHAI BHUTHABHAI,ARJANBHAI BHUTHABHAI,MANIBEN BHUTHABHAI,LILIBEN BHUTHABHAI,RAJABHAI OGHABHAI (AMENDED AS PER ORDER DT.1/5/14 BELOW EXH.7),DAYUBEN RAJABHAI,MADHUBEN RAJABHAI,POLABHAI RAJABHAI,VELJIBHAI RAJABHAI,JAYUBEN RAJABHAI,CHHAGANBHAI OGHABHAI,MAKABHAI OGHABHAI,RAKHUBEN OGHABHAI,HIRUBEN OGHABHAI,VIJUBEN OGHABHAI	,RULE NOT RECD BACK,RULE SERVED

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41441	FA/1490/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECD. VITTHALBHAI GHUDABHAI,DHANJIBHAI VITTHALBHAI,HIRUBEN DHANJIBHAI,DINESHBHAI DHANJIBHAI,BHANUBEN DHANJIBHAI,GITABEN DHANJIBHAI,HARSHBEN DHANJIBHAI,JAGUBEN DHANJIBHAI,HASMUKHBHAI DHANJIBHAI,HITESHBHAI DHANJIBHAI,VISHNUBHAI DHANJIBHAI,NANDABHAI DHANJIBHAI,MAGANBHAI VITTHALBHAI,SONABEN VITTHALBHAI,VAKHTUBEN VITTHALBHAI,VIJUBEN VITTHALBHAI,VINUBEN VITTHALBHAI,VAJUBEN WIFE OF VITTHALBHAI	,RULE NOT RECD BACK,RULE SERVED
41442	FA/1491/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NITESHBHAI VALLABHBHAI,DEVSHUNVARBEN VALJIBHAI,HANSABEN BABUBHAI	,RULE SERVED
41443	FA/1492/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHITHARBHAI BHAGATBHAI,LAVJIBHAI BHAGATBHAI,LAXMANBHAI BHAGATBHAI,NANJIBHAI BHAGATBHAI,RALITBEN BHAGATBHAI,NANIBEN MAGANBHAI,VINUBEN VITTHALBHAI,VALIBEN MAGANBHAI,GHUDABHAI MAGANBHAI,CHAKUBEN MAGANBHAI	,RULE SERVED
41444	FA/1493/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SIGRAMBHAI MONABHAI,KESHAVBHAI MONABHAI,JODHABHAI MONABHAI	,UNSERVED EXPIRED (R)
41445	FA/1494/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJIBHAI WAGHABHAI	,RULE SERVED
41446	FA/1495/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LALJIBHAI PURSHOTTAMBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41447	FA/1496/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LALLUBHAI PURSHOTTAMBHAI	,RULE SERVED
41448	FA/1497/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAYABHAI GOVINDBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41449	FA/1498/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHALBHAI GOVINDBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41450	FA/1499/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OGHABHAI RAMJIBHAI	,RULE SERVED
41451	FA/1500/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAGVANBHAI JADAVBHAI	,RULE SERVED
41452	FA/1501/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAGHAVBHAI BACHUBHAI,DINESHBHAI BACHUBHAI	,RULE SERVED
41453	FA/1502/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJIBHAI GILABHAI	,UNSERVED EXPIRED (R)
41454	FA/1503/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM JASHMATBHAI	,RULE SERVED
41455	FA/1504/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVRAJ HARJIBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41456	FA/1505/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHANTI KHODABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41457	FA/1506/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DAYAL KESHAVBHAI,DULA KESHAV,HIRA KESHAV,JIVIBEN WIFE OF KESHAVBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41458	FA/1507/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAMESH HARI,ASHOK HARI,SHAILESH HARI	,RULE SERVED
41459	FA/1508/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,THAKERSHI BHIKHABHAI	,RULE SERVED
41460	FA/1509/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JAMNABEN HARI,RAMESH HARI,ASHOK HARI,SHAILESH HARI,SANGITABEN HARI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41461	FA/1510/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD GOPA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41462	FA/1511/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD OOKADBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41463	FA/1512/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HIMMAT OOKAD	,RULE SERVED
41464	FA/1513/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DAHYA AMBABHAI,KANUBHAI AMBABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41465	FA/1514/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NANJI VEERA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41466	FA/1515/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALUBEN VELJI,RAMESH VELJI,HIMMAT VELJI,REKHABEN VELJI,NANI VELJI	,RULE SERVED
41467	FA/1516/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GHUSA NARSHI	,RULE SERVED
41468	FA/1517/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MEPA NARSHI	,RULE SERVED
41469	FA/1518/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHAL LAVJI	,RULE SERVED
41470	FA/1519/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,THAKERSHI LALLU	,RULE SERVED
41471	FA/1520/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KANJI PURSHOTTAM	,RULE SERVED
41472	FA/1521/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARMA LAVJI	,RULE SERVED
41473	FA/1522/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BAHADURSANG JORSANG,HEIRS OF DECD. BHAGVATSANG JORSANG,KHAMBA BHAGVATSANG,KETANSINH BHAGVATSANG,NILESHSING BHAGVATSANG,MANHARBA BHAGVATSANG,HEIRS OF DECD. MAYUBHA JORSANG,VILASBA MAYUBHA,BALDEVSINH MAYUBHA,RAJESHWARI MAYUBHA,ASMITABA MAYUBHA	,RULE SERVED
41474	FA/1523/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HAMJUBHA KHODUBHA	,RULE SERVED
41475	FA/1524/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	,RULE SERVED
41476	FA/1525/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM SAVJI	,RULE SERVED
41477	FA/1526/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAMJI PURSHOTTAM	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41478	FA/1527/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PANCHA NARSHI	,UNSERVED EXPIRED (R)
41479	FA/1528/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HAJU OGHA	,RULE SERVED
41480	FA/1529/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARI OGHA	,UNSERVED EXPIRED (R)
41481	FA/1530/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RATNA VALA,DHIRU VALA	,RULE SERVED,UNSERVED EXPIRED (R)
41482	FA/1531/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RATNA VALA	,RULE SERVED
41483	FA/1532/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JINA RAJA,KANTI RAJA	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41484	FA/1533/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DHARAMSHI TALASHI,LABHUBEN WD-O. DHARASMHIBHAI,KAILASHBEN DHARAMSHI,SUMITABEN DHARAMSHI,RUPESH DHARAMSHI,JALPA DHARAMSHI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41485	FA/1534/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BABU TALSHI	,RULE SERVED
41486	FA/1535/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARI TEJA	,RULE SERVED
41487	FA/1536/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH TALSHI	,RULE SERVED
41488	FA/1537/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH- PERSONALLY WELL AS GUARDIAN OF DHARMENDRASINH AND SHITALBA	,RULE SERVED
41489	FA/1538/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALBHADRASINH LAKHDHIRSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41490	FA/1539/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAGUBHA UMEDSANG	,RULE SERVED
41491	FA/1540/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEMKUNVARBA BECHARJI,RAYUBHA BECHARJI,VINUBHA BECHARJI,PRAKASHBA BECHARJI,ASHABA BECHARJI,DAXABA BECHARJI,SHIVRAJSINH MAHIPATSINH	,RULE SERVED
41492	FA/1541/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ARVIND MOHAN	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41493	FA/1542/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	,RULE SERVED
41494	FA/1543/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVA NONGHA	,RULE SERVED
41495	FA/1544/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KHOTUBEN RAVJIBHAI,OOJIBEN MOHANBHAI,PANCHIBEN ANANDBHAI,TEJUBEN JITHARBHAI,JETHA SAVJI POA OF VIJUBEN POPATBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41496	FA/1545/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHITHAR BHAGAT,DHAMA BHAGAT,KANTI BHAGAT	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41497	FA/1546/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED SHAMJI OGHAD,RATANBEN SHAMJIBHAI,LABHUBEN SHAMJIBHAI,DADUBHAI SHAMJIBHAI,DEVUBEN SHAMJIBHAI,VINUBEN SHAMJIBHAI	,RULE SERVED
41498	FA/1547/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GODAVARI DAHYA- LEGAL HEIR OF DECD.,DHUDA OGHAD,SHAMJI OGHAD SINCE DECEASED THROUGH LEGAL HEIRS,RATANBEN SHAMJIBHAI,LABHUBEN SHAMJIBHAI,DADUBHAI SHAMJIBHAI,DEVUBEN SHAMJIBHAI,VINUBEN SHAMJIBHAI,VITTHAL OGHAD,SHADU DAHYA	,RULE SERVED
41499	FA/1548/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BATUKBHA KHODUBHA	,RULE SERVED
41500	FA/1549/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,THAKERSHI BHIKHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41501	FA/1550/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LALJI KANA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41502	FA/1551/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MOHAN JERAM	,RULE SERVED
41503	FA/1552/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SAVJI KALYAN	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41504	FA/1553/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHAL NAGJI,CHHAGAN NAGJI,DULA NAGJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41505	FA/1554/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH HIMSELF AND GUARDIAN OF DHARMENDRASNH AND SHITALBA	,RULE SERVED
41506	FA/1555/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHAL DAHYA,BABU DAHYA,MOHAN DAHYA,KANU DAHYA	,RULE SERVED
41507	FA/1556/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BABU JADHAV	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41508	FA/1557/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TALSHI JADHAV	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41509	FA/1558/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVRAJ NARAYANBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41510	FA/1559/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ NARAYAN	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41511	FA/1560/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JASMAT GOVINDBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41512	FA/1561/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED MOHAN GOVIND,LADUBEN MOHANBHAI,BHARATBHAI MOHANBHAI,JITUBHAI MOHANBHAI	,RULE SERVED
41513	FA/1562/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LEGAL HEIRS OF DECD. PURSHOTTAM RAMJI,HIRA PURSHOTTAM,BABU PURSHOTTAM,PRAVIN PURSHOTTAM,VALIBEN PURSHOTTAM,CHAMPABEN PURSHOTTAM,VIJUBEN PURSHOTTAM,GODAVARIBEN WD-O. PURSHOTTAMBHAI	,RULE SERVED,MS ARCHANA U AMIN,HIMANSHU J AMIN
41514	FA/1563/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH HARJI	,RULE SERVED
41515	FA/1564/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHUPAT NARAYAN	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41516	FA/1565/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALA NANJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41517	FA/1566/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,POPAT KUBER	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41518	FA/1567/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KESHAV KUBER	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41519	FA/1568/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OTIBEN BHOLABHAI,ARJAN BHOLA,HARJI BHOLA,DHARAMSHI BHOLA,VIRUBEN BHOLABHAI,MOHAN DEVJI,NARAYAN DEVJI	,RULE SERVED
41520	FA/1569/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD GOPA	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41521	FA/1570/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVIBEN LIMBABHAI,HARESH LIMBA,GITABEN LIMBA,HANSABEN LIMBA,LABHUBEN LIMBA,SUNITABEN LIMBA,VARSHABEN LIMBA	,RULE SERVED
41522	FA/1571/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHIMJI LAVJI	,RULE SERVED
41523	FA/1572/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JADAV LAVJI	,RULE SERVED
41524	FA/1573/2014	13/07/2015	GENERAL MANAGER,		SPECIAL LAND ACQUISITION OFFICER,KARAMSHI DHANJI,MADHUBEN DHANJI,MANUBEN DHANJI,MINOR GAUTAM BABU'S GARDIAN KARAMSHI DHANJI,SAVITA DHANJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41525	FA/1574/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PREMJI NANJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41526	FA/1575/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GUGJI HARI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41527	FA/1576/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TALSHI HARI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41528	FA/1577/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PARAKAMSINH MAVSINH	,RULE SERVED
41529	FA/1578/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRUTHVISINH NIRUBHA,INDRABA NIRUBHA	,RULE SERVED
41530	FA/1579/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARDEVSINH JETHUBHA	,RULE SERVED
41531	FA/1580/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NARENDRASINH HARDEVSINH	,RULE SERVED
41532	FA/1581/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RANJISINH RATANSINH	,RULE SERVED
41533	FA/1582/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BACHUBHA BHUPATSANG	,UNSERVED EXPIRED (R)
41534	FA/1583/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NANJI JERAM	,RULE SERVED
41535	FA/1584/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH NARAYAN	,RULE SERVED
41536	FA/1585/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHHAGAN NARAYAN	,RULE SERVED
41537	FA/1586/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ NARAYAN	,RULE SERVED
41538	FA/1587/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GHELA NARSHI	,RULE SERVED
41539	FA/1588/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RANA NARSHI	,RULE SERVED
41540	FA/1589/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD OOKAD	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41541	FA/1590/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HIMMAT OOKAD	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41542	FA/1591/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LALLUBHAI JERAMBHAI,TULSHI JIVRAJBHAI,KHIMJI JIVRAJBHAI	,RULE SERVED
41543	FA/1592/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ MULJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41544	FA/1593/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KASHIBEN DULABHAI,BHUPAT DULA,NITIN DULA,SAVITABEN DULA,VASANTBEN DULA,VIMLABEN DULA,REKHABEN DULA,GITABEN DULA	,RULE SERVED
41545	FA/1594/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALAJI MULJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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41546	FA/1595/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NILESH SAVAILAL SARVAIYA,KAMALKUMAR KANIYALAL SARVAIYA,JITENDRA TALAKCHAND SARVAIYA	,RULE SERVED
41547	FA/1596/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JADAV CHAGAN	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41548	FA/1597/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BAHADURSINH DANSINH	,RULE SERVED
41549	FA/1598/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALBHADARSINH LAKHDHIRSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41550	FA/1599/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARDEVSINH LAKHDHIRSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41551	FA/1600/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DINESHSINH LAKHDIRSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41552	FA/1601/2014	13/07/2015	GENERAL MANAGER,		SPECIAL LAND ACQUISITION OFFICER,PRATAPSINH VANUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARATIBHA DILIPSINH,MINOR SHITALBA DILIPSINH,MINOR DHARMEDNASINH DILIPSINH	,RULE SERVED
41553	FA/1602/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAGUBHA UMEDSINH	,RULE SERVED
41554	FA/1603/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF SAGRAMBHAI BHURABHAI ETC	,RULE SERVED
41555	FA/1604/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVRAJ LAVJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41556	FA/1605/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH VALJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41557	FA/1606/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANJI LAVJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41558	FA/1607/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TALSHI LAVJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41559	FA/1608/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAGHURAM DURLABH ADM. OF THAKERJI MANDIR,KALIDAS DURLABH ADM. OF THAKERJI MANDIR,PURSHOTTAM DURLABH ADM. OF THAKERJI MANDIR	,RULE SERVED
41560	FA/1609/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ADMINISTRATOR OF THE THAKERJI MANDIR,MANSUKH MAYARAM,RAMDAS MAYARAM	,RULE SERVED
41561	FA/1610/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRAVIN KURJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41562	FA/1611/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANJI KURJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41563	FA/1612/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHANTI KURJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41564	FA/1613/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DHULIBEN BHIKHABHAI,BABU BHIKHA,SURESH BHIKHA	,RULE SERVED
41565	FA/1614/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PANKAJ VALLABH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41566	FA/1615/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAILESH VALLABH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41567	FA/1616/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JAYANTI BACHU	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41568	FA/1617/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HIMMAT BACHU	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41569	FA/1618/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NARAYAN OGHA,BACHU OGHA,SHANTUBEN OGHA,GUGABEN OGHA,PADUBEN OGHA,HIRABEN DAYAL	,RULE SERVED
41570	FA/1619/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LILIBEN LAVJI,DAYABEN LAVJI,ASHABEN LAVJI,NILESH LAVJI,HEIRS OF DECEASED VITTHAL LAVAJI,UJIBEN VITTHALBHAI,LILIBEN W/O. LAVAJIBHAI VITTHALBHAI,NILESH LAVAJIBHAI,SHILPABEN LAVAJIBHAI,ALPABEN LAVAJIBHAI,DAYABEN LAVAJIBHAI,ASHABEN LAVAJIBHAI,LAXMANBHAI LAVAJIBHAI,GHANSHYAMBHAI VITTHALBHAI,SHAILESH S/O. GANGABEN VITTHALBHAI	,RULE SERVED
41571	FA/1620/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LAXMAN VITTHAL	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41572	FA/1621/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GHANSHYAM VITTHAL	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41573	FA/1622/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAVJI GOVIND	,RULE SERVED
41574	FA/1623/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM GOVIND	,RULE SERVED
41575	FA/1624/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHHAGAN GOVIND	,RULE SERVED
41576	FA/1625/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TALSHI BACHU	,RULE SERVED
41577	FA/1626/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MEGHJI HARJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41578	FA/1627/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PREMJI HARJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41579	FA/1628/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANJI VITTHAL,BHAGVAN VITTHAL,LALLU VITTHAL	,RULE SERVED
41580	FA/1629/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECD. RAVJI SUKHA,DEVRAJ RAVJI,ARJAN RAVJI,DHAVALBEN RAVJI,HEIRS OF DECD. CHHAGAN RAVJI,JASUBEN CHHAGAN,HARESH CHHAGAN,PARESH CHHAGAN,JASHUBEN GUARDIAN OF NAYNA CHHAGAN	,RULE NOT RECD BACK,RULE SERVED
41581	FA/1630/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OOKA SUKHA	,RULE SERVED
41582	FA/1631/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HASUBHA JHILUBHA,RAMUBHA JHILUBHA,HEMBHA DOLATSANG	,RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41583	FA/1632/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD JERAM,KHIMJI JERAM	,RULE SERVED
41584	FA/1633/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MOHAN DAHYA	,RULE SERVED
41585	FA/1634/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINGH KHENGARSINGH,HARDEVSINGH DASHRATHSINGH,DASHRATHSINGH KHENGARSINGH	,RULE SERVED
41586	FA/1635/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JAGUBHA CHANUBHA	,UNSERVED EXPIRED (R)
41587	FA/1636/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHIMA OOKA	,RULE SERVED
41588	FA/1637/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LADUBEN BHAYA,NARAN BHAYA,LABHU BHAYA,HANSA BHAYA,GEETA BHAYA,BABU BHAYA	,RULE SERVED
41589	FA/1638/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JADIBEN JERAMBHAI	,RULE SERVED
41590	FA/1639/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NAGJI KHODA,KHIMJI KHODA	,RULE SERVED
41591	FA/1640/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHIVA NARSHI,PURSHOTTAM NARSHI,RANA NARSHI,GHELA NARSHI,BAIKUNVARBEN NARSHI	,RULE SERVED
41592	FA/1641/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED NAVALSANG HEMANTSANG,RAMBA NAVALSINH,PRAKASHBA NAVALSINH,MAKHUBHA NAVALSINH,VAKHATSINH NAVALSINH,VIKRAMSINH NAVALSINH	,UNSERVED EXPIRED (R)
41593	FA/1642/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ANANDSANG POPATBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41594	FA/1643/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHANTUBHA JETHUBHA,JASHUBHA JETHUBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41595	FA/1644/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVUBHA UDESANG	,RULE SERVED
41596	FA/1645/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAMUBEN KANABHAI,RAMBHABEN MOTABHAI,VELJI VAGHA,LADHABHAI VAGHABHAI,MADHA RAVJI,RANCHOD KANJI,NARAN KANJI,VALLABH KANJI,SHIVUBEN KANJI	,RULE SERVED
41597	FA/1646/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NANDUBEN MAVJI,BHARAT MAVJI,BHARTI MAVJI,HEIRS OF DECEASED BHOLABHAI PUNJABHAI,JINIBEN BHOLABHAI,SAVITABEN BHOLABHAI,HEIRS OF DECD. RAVJI PUNJA,KALSHIBEN RAVJIBHAI,MADHA RAVJI,VALIBEN RAVJI,NATHABHAI RAVJIBHAI,GILABHAI PUNJABHAI	,RULE NOT RECD BACK,RULE SERVED
41598	FA/1647/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAVAN PANCHA,KAMUBEN PANCHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41599	FA/1648/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NARAN DEVJI	,RULE SERVED
41600	FA/1649/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GAFULBHAI RUDABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41601	FA/1650/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BACHU BABU	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41602	FA/1651/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALA BABU	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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41603	FA/1652/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GYANBA ARVINDSINH	,RULE SERVED
41604	FA/1653/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OOKABHAI DOSALBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41605	FA/1654/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD JERAM,KHIMJI JERAM	,RULE SERVED
41606	FA/1655/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM SAVJI	,RULE SERVED
41607	FA/1656/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	,RULE SERVED
41608	FA/1657/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJI PUSHOTTAM,VIRJI PURSHOTTAM,SHANTI PURSHOTTAM	,RULE SERVED
41609	FA/1658/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANOJ DHANJI,KAILASHBEN DHANJI,DAXABEN DHANJI,VILASBEN DHANJI,JITENDRA DHANJI	,RULE SERVED
41610	FA/1659/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DAHYA BABU	,RULE SERVED
41611	FA/1660/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OTIBEN BHOLABHAI,ARJAN BHOLA,HARJI BHOLA,DHARAMSHI BHOLA,VIRUBEN BHOLA	,RULE SERVED
41612	FA/1661/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JASHODABEN MAVJI,KHATA MAVJI,GOBAR MAVJI,LABHUBHAI MAVJI	,RULE SERVED
41613	FA/1662/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,FAFABHAI TAPUBHAI	,RULE SERVED
41614	FA/1663/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VELJI BHIMA,ARVIND BHIMA,LAKHUBEN BHIMA,BHARTI BHIMA,JAGRUTI BHIMA,ASHA BHIMA	,RULE SERVED
41615	FA/1664/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED NAVALSANG HEMANTSANG,RAMBA NAVALSINH,PRAKASHBA NAVALSINH,MAKHUBHA NAVALSINH,VAKHATSINH NAVALSINH,VIKRAMSINH NAVALSINH,DEVENDRASINH JUVANSINH	,RULE NOT RECD BACK,RULE SERVED
41616	FA/1665/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KUSHALBA JAVANSANG,KAILASHBA JAVANSANG,SONALBA JAVANSANG,DHARMENDRA- POA OF DEVISANG JUVANSANG	,RULE SERVED
41617	FA/1666/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GUNVANTBA KASHALSANG,GYANBA KASHALSANG,NIRUBHA KASHALSANG,KIRITSANG KASHALSANG,SAHDEVSANG KASHALSANG,NIRMALABA KASHALSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41618	FA/1667/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKUBA DANSANG,DHARAMBA DANSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41619	FA/1668/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GOVIND KARSHAN	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41620	FA/1669/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KARAMSHI DAHYA,KARSHAN DAHYA,VALLABH JERAM	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41621	FA/1670/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ANANDBA SHATUBHA,MAHIPATSINH SHATUBHA,ASHOKSINH SHATUBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41622	FA/1671/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAMJUBHA RAMSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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41623	FA/1672/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHANDUBHA RAMSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41624	FA/1673/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANGALSANG RAMSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41625	FA/1674/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LEELABA MANGALSANG	,RULE UNSERVED
41626	FA/1675/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHURUBHA GAGUBHA,HEMANTSINGH BHURUBHA,HEIRS OF DECEASED KISHORESINH BHURUBHA,NIMUBHA KISHORESINH,MINOR KANAKSINH KISHORESINH,MINOR ASHABA KISHORESINH,MINOR HARPALSINH KISHORESINH	,RULE SERVED
41627	FA/1676/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHURABHAI GABHABHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41628	FA/1677/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GORDHAN BHIMA,VALLABH JERAM	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41629	FA/1678/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALVANTSINH JAMSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41630	FA/1679/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED RUPSINH JAMSINH,GAJARABA W/O. RUPSINH JAMSINH,MANCHHABA D/O. RUPSINH JAMSINH,DHARMISTHABA D/O. RUPSINH JAMSINH,INDRASINH RUPSINH SELF AND POA OF APPLI.NO.1.1 TO 1.3 & 1.5,JAYPALSINH RUPSINH	,RULE SERVED
41631	FA/1680/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH JAMSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41632	FA/1681/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BABUBHAI KURJIBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41633	FA/1682/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEVISINH RATUBHA	,RULE SERVED
41634	FA/1683/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF NATUBHA JAMSANG,JAYABA NATUBHA,JUVANSINH NATUBHA,SUKHDEVSINH NATUBHA,ANANDBA NATUBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41635	FA/1684/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVA NONDHA	,RULE SERVED
41636	FA/1685/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAGAN BACHU CHOPDA	,RULE SERVED
41637	FA/1686/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM GOVIND	,RULE SERVED
41638	FA/1687/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	,RULE SERVED
41639	FA/1688/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ANIRUDDHSINH PRABHASINH	,RULE SERVED
41640	FA/1689/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LABHU NANJI	,RULE SERVED
41641	FA/1690/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GILA MULJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41642	FA/1691/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH RAGHAV,JENTI BACHU,HIMMAT BACHU,GHANSHYAM BACHU	,RULE SERVED

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41643	FA/1692/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECD. MANJI MEGHA,NARSHI MANJI,BABU MEGHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41644	FA/1693/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,POPAT VASHRAM	,RULE SERVED
41645	FA/1694/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHITHAR BHAGAT,DHIMA BHAGAT,KANTI BHAGAT	,RULE SERVED
41646	FA/1695/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED SAVJI AMARA,UJIBEN SAVAJIBHAI,JETHABHAI SAVAJIBHAI,HANSABEN SAVAJIBHAI,JAMUR AMRA	,RULE NOT RECD BACK,RULE SERVED
41647	FA/1696/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJI GOPA	,RULE SERVED
41648	FA/1697/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAYA AMBA	,RULE SERVED
41649	FA/1698/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH AMBA	,RULE SERVED
41650	FA/1699/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GANESH LALLU	,RULE SERVED
41651	FA/1700/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAGAN LALLU	,RULE SERVED
41652	FA/1701/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAMUBEN BHAGVANBHAI-PERSONALLY AS WELL AS GUARDIAN OF SHANTI NARESH RAMESH	,RULE SERVED
41653	FA/1702/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARJI PURSHOTTAM	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41654	FA/1703/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GILA PURSHOTTAM	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41655	FA/1704/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED SADU BHIMA,RAVAJIBHAI SADUBHAI,AJWALIBEN SADUBHAI,NANUBHAI SADUBHAI	,RULE NOT RECD BACK
41656	FA/1705/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RANA LAVJI	,RULE SERVED
41657	FA/1706/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARI PURSHOTTAM	,RULE SERVED
41658	FA/1707/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJI PURSHOTTAM,VELJI PARSHOTTAM,SHANTI PARSHOTTAM	,RULE SERVED
41659	FA/1708/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEMKUVARBA BECHARJI,RAYUBHA BECHARJI,VINUBA BECHARJI,PRAKASHBA MAHIPAT	,RULE SERVED
41660	FA/1709/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED NARAYAN OGHA,BABUBHAI S/O. NARANBHAI ODHABHAI,THAKERSHIBHAI S/O. NARANBHAI ODHABHAI,LALAJIBHAI S/O. NARANBHAI ODHABHAI,MANJIBHAI S/O. NARANBHAI ODHABHAI,BHARATBHAI S/O. NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O. GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O. DEVRAJBHAI GANGANI,MANJUBEN W/O. GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O. VALLABHBHAI DHAMELIYA,BACHU OGHA,SHANTUBEN DAYALBHAI,GUGABEN DAYALBHAI,MADHUBEN DAYALBHAI,HIRABEN DAYALBHAI	,RULE SERVED
41661	FA/1710/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KHATUBEN RAVJIBHAI,OOJIBEN MOHAN,PANCHIBEN ANAND,TEJUBEN CHITHAR,JETHA SAVJI- POA OF VIJU POPAT	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41662	FA/1711/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM SAVJI	,RULE SERVED
41663	FA/1712/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41664	FA/1713/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMJI PURSHOTTAM,VIRJI PURSHOTTAM,SHANTI PURSHOTTAM	,RULE SERVED
41665	FA/1714/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	,RULE SERVED
41666	FA/1715/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANOJ DHANJI,JITENDRA DHANJI,KAILASHBEN DHANJI,DAXABEN DHANJI,VILASBEN DHANJI	,RULE SERVED
41667	FA/1716/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MADHA DEVJI,PANCHA DEVJI	,RULE SERVED
41668	FA/1717/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAGHURAM DURLABH,KALIDAS DURLABH,PARSHOTTAM DURLABH	,RULE SERVED
41669	FA/1718/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANSUKHRAM MAYARAM,RAMDAS MAYARAM	,RULE SERVED
41670	FA/1719/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SURESHSINH GAMBHIRSINH,ASHOKSINH GAMBHIRSINH,SUJANSINH GAMBHIRSINH,NAYUBA GAMBHIRSINH	,RULE SERVED
41671	FA/1720/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRADIPSINH DILUBHA	,RULE SERVED
41672	FA/1721/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHIMDEVSINH DILUBHA	,RULE SERVED
41673	FA/1722/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED NARAN ODHA,BABUBHAI S/O. NARANBHAI ODHABHAI,THAKERSHIBHAI S/O. NARANBHAI ODHABHAI,LALJIBHAI S/O. NARANBHAI ODHABHAI,MANJIBHAI S/O. NARANBHAI ODHABHAI,BHARATBHAI S/O. NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O. GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O. DEVRAJBHAI GANGANI,MANJUBEN W/O. GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O. VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN DAYALBHAI,GANGABEN DAYAL,MADHUBEN DAYAL,HIRABEN DAYAL POA OF BABU NARAN	,RULE SERVED
41674	FA/1723/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED PRMJI MULAJI,DIVALIBEN PREMJIBHAI,MOHANBHAI PREMJIBHAI,MADHUBEN PREMJIBHAI,HIRABEN PREMJIBHAI	,RULE UNSERVED
41675	FA/1724/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMBHU HARJI,HEIRS OF DECEASED HIMMAT HARJI,AMARATBEN HIMMATBHAI,BHARATBHAI HIMMATBHAI,REKHABEN HIMMATBHAI,JITESHBHAI HIMMATBHAI	,RULE SERVED
41676	FA/1725/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAGVAN NAGJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41677	FA/1726/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DULA NAGJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41678	FA/1727/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHHAGAN NAGJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41679	FA/1728/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DHARAMSHI VITTHAL	,RULE SERVED
41680	FA/1729/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GHANSHYAM BACHU	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41681	FA/1730/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KURJI GOVIND	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41682	FA/1731/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BACHU VITTHAL	,RULE SERVED
41683	FA/1732/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	,RULE SERVED
41684	FA/1733/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OOKA SHAKUR,SUBHANBEN BHATUR,MUNABHAI BHATUR,BANUBEN BHATUR	,RULE SERVED
41685	FA/1734/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ LAVJI,KALU LAVJI	,RULE SERVED
41686	FA/1735/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	,RULE SERVED
41687	FA/1736/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH PRABHATSINH	,RULE SERVED
41688	FA/1737/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ANIRUDDHSINH PRABHATSINH	,RULE SERVED
41689	FA/1738/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KIRITSINH DANSINH,BAHADURSINH DANSINH,GYANBA DANSINH,JYOTSANABA ARVINDSINH,BALUBA ARVINDSINH,SHRADDHABA ARVINDSINH	,RULE SERVED
41690	FA/1739/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHIKHA KANJI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41691	FA/1740/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VALLABH HARJI	,RULE SERVED
41692	FA/1741/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAVJI GOVING	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41693	FA/1742/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHAL GOVIND	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41694	FA/1743/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BABU PURSHOTTAM	,RULE SERVED
41695	FA/1744/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAVSANG GEMALBHAI,DEVSNAG GEMAL,LAXMIBEN GEMALBHAI,RAMUBEN GEMALBHAI,MADHUBEN GEMALBHAI,VIRSANG GEMAL,BACHU BHAVAN	,RULE SERVED
41696	FA/1745/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHOPABHAI DUDHABHAI HATKAT	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41697	FA/1746/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BAJUBEN MAVSANG,NAVALSANG MAVSANG,RAMESH MAVSANG,AJIT MAVSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41698	FA/1747/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HIRA PURSHOTTAM,BABU PURSHOTTAM,PRAVIN PURSHOTTAM,GODAVRI WIDOW OF PURSHOTTAMBHAI,VALIBEN PURSHOTTAMBH,CHAMPABEN PURSHOTTAM,VIJUBEN PURSHOTTAM	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41699	FA/1748/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHAL LALLU,BHAGVAN LALLU,GANESH LALLU,MANJI LALLU,MAGAN LALLU	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41700	FA/1749/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAGVAN LALLU,TALSHI LALLU	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41701	FA/1750/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALVANTSANG BHAVSANG	,RULE SERVED
41702	FA/1751/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RANJITSINH RATANSANG	,RULE SERVED
41703	FA/1752/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	,RULE SERVED
41704	FA/1753/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH NATVARSINH	,RULE SERVED
41705	FA/1754/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRADIPSINH JITUBHA,TARABA WIDOW OF JITUBHA,UMABA JITLUBHA,JAYSHRIBA JITUBHA,REKHABA JITUBHA	,RULE SERVED
41706	FA/1755/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BATUKHBA KHODUBHA	,RULE SERVED
41707	FA/1756/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BAHADURSINH JORSANG,HEIRS OF DECD. BHAGVATSANG JORSANG,KHAMABA BHAGVASNAG,KETANSINH BHAGVATSANG,NILESHSINH BHAGVATSANG,MANHARBA BHAGVATSANG,HEIRS OF DECD. MAYUBHA JORSANG,VILASBA MAYUBHA,BALVANTSINH MAYUBHA,RAJESHWARIBA MAYUBHA,ASMITABA MAYUBHA	,RULE SERVED
41708	FA/1757/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JAYABA MAHOBATSINH,DHARMENDRASINH MAHOBATSINH,RAGHUVIRSINH MAHOBATSINH,ASHOKSINH MAHOBATSINH,KAILASBA MAHOBATSINH,BHARATIBA MAHOBATSINH	,RULE SERVED
41709	FA/1758/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH KHENGARSINH,DASHRATHSINH KHENGARSINH,HARDEVSINH KHENGARSINH	,RULE SERVED
41710	FA/1759/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAKOD JERAM,KHIMJI JERAM	,RULE SERVED
41711	FA/1760/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRATAPSINH DHIRUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARATIBA DHIRUBHA,SHITALBA DHIRUBA,PRAVINSINH DHIRUBHA	,RULE SERVED
41712	FA/1761/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHAGUBHA UMEDSANG	,RULE SERVED
41713	FA/1762/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,KIRITSINH DANSINH	,RULE SERVED
41714	FA/1763/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DINESHSINH LAKHDHIRSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41715	FA/1764/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HARDEVSINH LAKHDHIRSINH	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41716	FA/1765/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MANJI LALLUBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41717	FA/1766/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,VITTHAL LALLUBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41718	FA/1767/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED KALA NARANBHAI,AJWALIBEN KALUBHAI,GANESHBHAI KALUBHAI,MUKESHBHAI KALUBHAI,LAXMIBEN KALUBHAI,REKHABEN KALUBHAI,HIRABEN KALUBHAI,VIMALABEN KALUBHAI	,RULE SERVED
41719	FA/1768/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BHIMJI LAVJI,JADAV LAVJI,JIVIBEN LIMBABHAI,LABHUBEN LIMBABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITBEN LIMBABHAI	,RULE SERVED
41720	FA/1769/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVIBEN LIMBABHAI,LABHUBEN LIMBABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	,RULE SERVED
41721	FA/1770/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PREMJIBHAI KALYANBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41722	FA/1771/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BABU PURSHOTTAM	,RULE SERVED
41723	FA/1772/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MAVJI GOVIND	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41724	FA/1773/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHELSHNAKAR BATAKLAL	,RULE SERVED
41725	FA/1774/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TALSI BACHU,MAGAN BACHU	,RULE SERVED
41726	FA/1775/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RAVJI GOVIND	,RULE SERVED
41727	FA/1776/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM GOVIND	,RULE SERVED
41728	FA/1777/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHHAGANBHAI GOVINDBHAI	,RULE SERVED
41729	FA/1778/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JAGATSINH CHANDUBHA,RAJENDRASINH CHANDUBHA	,RULE SERVED
41730	FA/1779/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRABHATBA RATUBHA,PRAVINSINH RATUBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41731	FA/1780/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,CHANUBHA RAMSANG	,RULE SERVED
41732	FA/1781/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHANTUBHA JETHUBHA,JASHUBHA JETHUBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41733	FA/1782/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JIVUBHA UDESANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41734	FA/1783/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED BUDHABHAI HIFABHAI,RANCHHODBHAI BUDHABHAI,BHARATIBEN BUDHABHAI,REKHABEN BUDHABHAI,ARVINDBHAI BUDHABHAI,PRAVINBHAI BUDHABHAI,SHAMBHUBHAI HIFABHAI	,RULE NOT RECD BACK,RULE SERVED
41735	FA/1784/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BABABHA MANGALSINH POH HAREKRUSHNA JERAMDAS	,RULE SERVED

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41736	FA/1785/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BATUKBHA JAMSANG,JASHUBHA JAMSANG,SUBABA JAMSANG,KUSUMBA JAMSANG,HEIRS OF DECEASED KARANSANG JAMSANG,KANAKBA KARANSINH,NITABA KARANSINH,JAGRUTIBA KARANSINH,URVASHIBA KARANSINH,SHIVBHADRASINH KARANSINH,GIRIRAJSINH KARANSINH	,RULE NOT RECD BACK,RULE SERVED
41737	FA/1786/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALKRISHNA RAMDAS	,RULE UNSERVED
41738	FA/1787/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,AEBHABHAI RAMJIBHAI,ANJUBEN RAMJIBHAI,RATUBEN RAMJIBHAI,JOMABEN RAMJIBHAI,MINABEN RAMJIBHAI,LADUBEN RAMJIBHAI,PURIBEN RAMJIBHAI,KANTUBEN RAMJIBHAI	,RULE SERVED
41739	FA/1788/2014	13/07/2015	GENERAL MANAGER,		SPECIAL LAND ACQUISITION OFFICER,KIRITSANG NANBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41740	FA/1789/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,OOKABHAI SUKHABHAI	,RULE SERVED
41741	FA/1790/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ RAVJI,ARJAN RAVJI,DAVALBEN RAVJIBHAI,HARESH CHHAGAN,JASHUBEN CHHAGANBHAI	,RULE SERVED
41742	FA/1791/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GOPA SHIBA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41743	FA/1792/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM TEJA,JADAV TEJA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41744	FA/1793/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALA RUDA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41745	FA/1794/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GAFUL RUDA	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41746	FA/1795/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JAGDISH KALUBHAI SURANI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41747	FA/1796/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALUBEN VALJIBHAI,RAMESH VELJI,HIMMAT VELJI,REKHA VELJI,NANIBEN VELJI	,RULE SERVED
41748	FA/1797/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GHUSA NARSHI	,RULE SERVED
41749	FA/1798/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,MEPA NARSHI	,RULE SERVED
41750	FA/1799/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM JASMAT	,RULE SERVED
41751	FA/1800/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,GIGA GILA	,UNSERVED EXPIRED (R)
41752	FA/1801/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH PRABHATSINH	,RULE SERVED
41753	FA/1802/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,ANIRUDDHSINH PRABHASINH	,RULE SERVED
41754	FA/1803/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NARUBHA PATUBHA	,UNSERVED EXPIRED (R)
41755	FA/1804/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,BALVANTSANG BHAVSANG	,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41756	FA/1805/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,RANJITSINH RATANSANG	,RULE SERVED
41757	FA/1806/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,SHAMBHU HARJI,HEIRS OF DECEASED HIMMAT HARJI,AMARATBEN HIMMATBHAI,BHARATBHAI HIMMATBHAI,REKHABEN HIMMATBHAI,JITESHBHAI HIMMATBHAI	,RULE NOT RECD BACK,RULE SERVED
41758	FA/1807/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,LAVJI JASMAT	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41759	FA/1808/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TALSHI ARJAN	,MS ARCHANA U AMIN,HIMANSHU J AMIN
41760	FA/1809/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,PURSHOTTAM SAVJI	,RULE SERVED
41761	FA/1810/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,JADAV NARSHI,LAXMAN RAJA,BABU RAJA	,RULE SERVED
41762	FA/1811/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,TAKHATBA KARANSANG,HEIRS OF DECEASED JITUBHA KARANSANG,TARABA JITUBHA,PRADIPSINH JITUBHA,KARUNABA JITUBHA,JAYSHRI JITUBHA,REKHABA JITUBHA,SUKHDEVSINH KARANSINH,PRUTHVIRAJSINH NIRMALSINH,RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	,RULE SERVED
41763	FA/1812/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,HEMBA CHATURSANG,JASWANTSANG GUMANSANG,HAKIMBA GUMANSANG,RASIKBA CHATURSANG,ARVINDSINH CHATURSANG,SHITABA CHATURSANG,JANAKBA PARBATSINH,RAMDEVSINH PARBATSINH,VIRAMDEVSINH PARBATSINH,MALDEVSINH PARBATSINH,MANCHABA ASHUBHA,LALUBHA ASHUBHA,ARJUNSINH ASHUBHA,GANPATSINH ASHUBHA,VASANTBA GHANSHYAMSINH,CHOTUBHA GHANSHYAMSINH,BHARATSINH GHANSHYAMSINH,PRAFULABA GHANSHYAMSINH	,RULE SERVED,UNSERVED EXPIRED (R)
41764	FA/1813/2014	13/07/2015	GENERAL MANAGER,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,NIRMALSINH AJUBHA,KISHORESINH AJUBHA,RAJENDRASINH AJUBHA,PRADHUMANSINH AJUBHA,INDRABA AJUBHA	GOVERNMENT PLEADER,RULE SERVED
41765	FA/1815/2014	26/02/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	AMARSINH PRATAPSINH SOLANKI,HEIRS OF DECD. HARISHBHAI KHEMABHAI MAKWANA,KHMECHANDBHAI VIRABHAI MAKWANA,DAHIBEN @ KANTABEN KHEMCHANDBHAI MAKWANA,HINABEN HARESHBHAI MAKWANA	,RULE SERVED
41766	FA/1816/2014	17/06/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	ARVINDBHAI LAXMANBHAI SUKHADIA,MUKTABEN ARVINDBHAI SUKHADIA,SANJAYBHAI ARVINDBHAI SUKHADIA,RAGHAVBHAI ARVINDBHAI SUKHADIA,NAYNABEN SURESHBHAI SAVAJ	
41767	FA/1817/2014	17/06/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	SURESHBHAI KURJIBHAI SAVAJ,MILAN SURESHBHAI SAVAJ-MINOR THROUGH NAYNABEN SURESHBHAI SAVAJ,VISHAL SURESHBHAI SAVAJ-MINOR THRO' NAYNABEN SURESHBHAI SAVAJ,MITUL SURESHBHAI SAVAJ-MINOR THRO' NAYNABEN SURESHBHAI SAVAJ	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41768	FA/1818/2014	17/06/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	BENABEN RAIYABHAI CHORIYA,RAIYABHAI MERABHAI CHORIYA,SAGAR RAIYABHAI CHORIYA-MINOR THRO'RAIYABHAI MERABHAI CHORIYA,BHAVUBEN RAIYABHAI CHORIYA-MINOR THRO'RAIYABHAI MERABHAI CHORIYA,RATANBEN RAIYABHAI CHORIYA- MINOR THRO' RAIYABHAI MERABHAI CHORIYA,NAYNABEN SURESHBHAI SAVAJ	
41769	FA/1819/2014	22/07/2014	VIRJIBHAI VITTHALBHAI PRAJAPATI,LAXMANBHAI VITTHALBHAI PRAJAPATI	MR KULDEEP D SHARMA	KARSHANBHAI PARSANGBHAI BARIYA,PINTUBHAI KARSHANBHAI BARIYA-MINOR,HANSABEN KARSHANBHAI BARIYA-MINOR,SAJANBEN KARSHANBHAI BARIYA- MINOR,PARSINGBHAI THAVRABHAI BARIYA,JITLIBEN PARSINGBHAI BARIYA	
41770	FA/1821/2014	19/01/2015	GARRISION ENGINEER (A F),	MS MITA S PANCHAL	ANJANABEN MANOJKUMAR,KARTIK MANOJKUMAR-MINOR,SANATKUMAR LABHSHANKAR,PUSHPABEN SANATKUMAR,PALEJA UMAR FAKIRMAMAD	
41771	FA/1822/2014	04/08/2014	NEW INDIA INSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	GUDDIKUVAR VIKRAMSINH SARANGDEVOT,SAJJUKUVAR VIKRAMSINH SARANGDEVOT -MINOR THRO' GUDDIKUVAR VIKRAMSINH SARANGDEVOT,PUSHPENDRA VIKRAMSINH SARANGDEVOT- MINOR THRO' GUDDIKUVAR VIKRAMSINH SARANGDEVOT,KARANSINH GOVARDHANSINH SARANGDEVOT,CHENKUVAR KARANSINH SARANGDEVOT,VIJAYBHAI KARSHANBHAI BHUVA,VINODBHAI MAGANBHAI RUPARELIYA	
41772	FA/1827/2014	11/06/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	HANIFBHAI A.K.A HALIMBHAI DADMOHAMMEDBHAI MAKARANI,NAUSHADBHAI MOINBHAI KADRI,FARIDABEN BASIRBHAI BALOCH	RULE NOT RECD BACK,RULE SERVED,MRS NISHA M PARIKH,HCLS COMMITTEE
41773	FA/1834/2014	04/07/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	PRAHLADBHAI DHARMASIBHAI DARJI,RABARI MERAJBHAI VELABHAI,RATHOD NARENDRABHAI HARESHBHAI,BHAUMIKBHAI MAHESHBHAI PARMAR,MAHESBHAI KACHARABHAI PARMAR,ICICI LOMBARD MOTOR INSURANCE CO LTD	
41774	FA/1835/2014	31/07/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	DAHYABHAI LALLUBHAI PADHIAR,MADHUBEN DAHYABHAI PADHIAR,PRADIPBHAI SHIVABHAI DESAI	
41775	FA/1837/2014	17/01/2020	GENERAL MANAGER,	MS KJ BRAHMBHATT	AMARATBHAI KARASANBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,J K GANDHI,MR AKASH R PATEL
41776	FA/1843/2014	16/09/2014	RATHOD DHULAJI DATAJI,RATHOD ANUPSANG DHULAJI,RATHOD DEEPSINH DHULAJI,RATHOD SAJJANBA DHULAJI,RATHOD KEVANBA DHULAJI	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
41777	FA/1853/2014	14/08/2014	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHIMABHAI EBHABHAI BHOGESARA,SHANTABEN BHIMABHAI BHOGESARA,SAVJIBHAI BHOGESARA,ASHA BHIMABHAI BHOGESARA,SAURASHTRA CEMENT AND CHEMICALS LTD	
41778	FA/1856/2014	25/06/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NIRBHAYKUMAR ASHOKBHAI THUMMAR,UMESHBHAI SHANTILAL KANABAR,SHRERAM GENERAL INSURANCE COMPANY LTD,JAGDISHBHAI BHIKHABHAI THUMMAR	

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41779	FA/1858/2014	29/09/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KOMAL PRAKASHBHAI MOTWANI,PRAKASHBHAI SADARANGMAL MOTWANI,MINOR JAYDEEP PRAKASHBHAI MOTWANI,MANAGING DIRECTOR,SAMEER KHAN K FAZULLA KHAN,MURALI MOHAN K S,BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD	SERVED BY GOVERNMENT GAZETTE,MR VIBHUTI NANAVATI,MR SUDHIR M MEHTA,(MR MAULIK J SHELAT),MS SHAILEE S MEHTA
41780	FA/1859/2014	06/12/2014	RAJPUT HARIJI TAKHAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41781	FA/1860/2014	06/12/2014	RAJPUT RATANJI KACHARAJI,RAJPUT JIVANJI RATANJI,RAJPUT NATVARJI RATANJI,RAJPUT AMRATJI RATANJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
41782	FA/1862/2014	20/08/2015	SURESHCHANDRA VITHALDAS DOSHI,RAKSHABEN SURESHCHANDRA DOSHI	MR MEHUL S SHAH	SANJAY KANTILAL SHAH,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR RATHIN P RAVAL
41783	FA/1863/2014	13/06/2014	UTTAR GUJARAT VIJ COMPANY LTD,EXECUTIVE ENGINEER	MR DIPAK R DAVE	VANITABEN WO BHAGUBHAI NARAYANBHAI PATEL,BHARGAVIBEN DO BHAGUBHAI NARAYANBHAI PATEL,NARAYANBHAI GIRDHARBHAI PATEL,SHANTABEN WO NARAYANBHAI GIRDHARBHAI PATEL	
41784	FA/1864/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR LALIT M PATEL
41785	FA/1865/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41786	FA/1866/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41787	FA/1867/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41788	FA/1868/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41789	FA/1869/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41790	FA/1870/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41791	FA/1871/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41792	FA/1872/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41793	FA/1873/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41794	FA/1874/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL

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41795	FA/1875/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41796	FA/1876/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41797	FA/1877/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41798	FA/1878/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41799	FA/1879/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41800	FA/1880/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41801	FA/1881/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41802	FA/1882/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41803	FA/1883/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41804	FA/1884/2014	17/07/2018	PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	RELIANCE CAPITAL LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL
41805	FA/1888/2014	04/07/2014	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	FATMABIBI HAJIBHAI SHEIKH,ARJUNKUMAR SHRI KAPURARAMJI MODI,DIPAKKUMAR JAGDISHPRASHAD AGRAWAL	
41806	FA/1889/2014	04/07/2014	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NISARHUSSAIN MOHMADHANIF SHAIKH,AYSHABIBI NISARHUSAIN SHAIKH,ARJUNKUMAR SHRI KAPURARAMJI MODI,DIPAKKUMAR JAGDISHPRASHAD AGRAWAL	
41807	FA/1890/2014	04/07/2014	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NISARHUSSAIN MOHMADHANIF SHAIKH,ARJUNKUMAR SHRI KAPURARAMJI MODI,DIPAKKUMAR JAGDISHPRASHAD AGRAWAL	
41808	FA/1891/2014	16/06/2014	KANCHANBEN GHANSHYAMBHAI,JAGDISHBHAI GHANSHYAMBHAI,JYOTSNABEN GHANSHYAMBHAI,PRAVINBHAI GHANSHYAMBHAI	MR MEHUL S SHAH	THAKOR PRAKASHJI SARTANJI,DHUDAJI KALAJI THAKOR,UNITED INDIA INSURANCE CO LTD	
41809	FA/1892/2014	11/07/2014	JENAJI CHUNTHAJI THAKORE,ARJUNJI JENAJI THAKORE,MAHOTJI JENAJI THAKORE,RAMJUJI JENAJI THAKORE,BHIKHIBEN D-O JENAJI THAKORE,JIVIBEN D-O JENAJI THAKORE	MR MEHUL S SHAH	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,SAUDAMINIBEN CHANDRAVADAN PARIKH,VEPAR SEVA HEALTH CARE PVT LTD	,MR SATYAM Y CHHAYA

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41810	FA/1897/2014	11/11/2016	MASRUR FATEMA JAFARALI SAIYED,SHAFIKFATEMA SHAMSADALI SAIYED,WAHIDAFATEMA LIAQAT ALI SAIYED	MR MTM HAKIM	VISHNUBHAI AMBALAL PATEL,JAMNADAS VISHNUBHAI PATEL,KRUSHNAKANT VISHNUBHAI PATEL,MUKESH VISHNUBHAI PATEL,BHAKTIBEN WD-O. VISHNUBHAI AMBALAL,NILABEN VISHNUBHAI PATEL,MANIBHAI PUNAMBHAI PATEL,BHUPENDRABHAI MANIBHAI PATEL,MADHUBHAI MANIBHAI PATEL,MAGANBHAI BECHARBHAI PATEL - SINCE DECEASED TH. HEIRS,SHANTABEN WD/O. MAGANBHAI BECHARBHAI PATEL,NEELABEN D/O. MAGANBHAI BECHARBHAI PATEL,SHASHIKANT S/O. MAGANBHAI BECHARBHAI PATEL - DECEASED,NEETABEN D/O. MAGANBHAI BECHARBHAI PATEL,ASHWINBHAI S/O. MAGANBHAI BECHARBHAI PATEL,KALPANABEN D/O. MAGANBHAI BECHARBHAI PATEL,CHANDRIKABEN W/O. SHASHIKANT MAGANBHAI PATEL,HIRENBHAI S/O. SHASHIKANT MAGANBHAI PATEL,HARSHIT S/O. SHASHIKANT MAGANBHAI PATEL,AANAL D/O. SHASHIKANT MAGANBHAI PATEL,CHHOTUBHAI PRABHUDAS YADAV,MANIBEN WD-O. DECD. PRABHUDAS YADAV,VINODBHAI CHHOTUBHAI YADAV,MAHENDRAKUMAR CHHOTUBHAI YADAV,RAMBHAI CHATURBHAI PATEL,HEIRS OF DECD. BAPUSAHEB BAJIRAO SAVANT,DILIPSINH BAPUSAHEB SAVANT,RANJITSINH BAPUSAHEB SAWANT,BHUPENDRASINH BAPUSAHEB SAWANT,HEMLATA BAPUSAHEB SAWANT,SUVARNALATA BAPUSAHEB SAWANT,KUSUMLATA BAPUSAHEB SAWANT,VASANTASENABAI WD-O. BAPUSAHEB BAJIRAO SAWANT,NALINI BAPUSAHEB SAWANT,AJAYKUMAR BAPUSAHEB SAWANT,ASHOKKUMAR BAPUSAHEB SAWANT,PRAVINKUMAR BAPUSAHEB SAWANT,BANIKUMARI BAPUSAHEB SAWANT,ASHWIN AND BROTHERS,KALPATARU LAND DEVELOPMENT PVT. LTD.,HASMUKHBHAI P SHETH AND BROTHERS,HARESH PANACHAND SHETH,S.D.S SYNDICATE,HARESH PANACHAND SHETH,KOTHARI AND BROTHERS,HARESH PANACHAND SHETH,ARVINDRA MANUBHAI VYAS,KISHORE RASIKLAL SHAH,KISHORE RASIKLAL SHAH,SAPNABEN PRADIPKUMAR SINGI,SAPNABEN PRADIPKUMAR SINGI,VYAS ENTERPRISE-ASSOCICATES,KETKI SURESHKUMAR SHAH,KETKI SURESHKUMAR SHAH,KETKI SURESHKUMAR SHAH,VYAS ASSOCIATES- ENTERPRISES,PADMABEN MANSUKHLAL MODI,SURESH C SHAH,VYAS ENTERPRISE-ASSOCIATES,DUSHYANTBHAI GOPALBHAI,GEETABEN DUSHYANTBHAI,DIPAKBHAI KANTILAL,SHAILESHBHAI VITTHALBHAI,JAYABEN LALICHANDRA,KETKI SURESHKUMAR SHAH,KETKI SURESHKUMAR SHAH,KETKI SURESHKUMAR SHAH,S.D.S. SYNDICATE,HASMUKHBHAI P SHETH AND BROTHERS,KOTHARI AND BROTHERS,B.R.S. DEVELOPERS,KALPATARU LAND DEVELOPMENT PVT . LTD,IQBAL SULTANA W-O. NASHRATHUSAIN KAZI,NAVAID HAIDARSAHEB SAIYED,NASHRATHUSAIN MOHEMMEDHUSIAN KAZI,GAUSIYABEGUM SAFARAZALI SAIYED,ANWARIBEGUM HAFIZHUSAIN MEER	,NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY PUBLICATION IN NEWS,MR BHARAT JANI,(MRS VD NANAVATI),MR ASHISH M DAGLI,MR SANDIP M PATEL,M/S WADIAGHANDY AND CO,MR ANKIT SHAH
41811	FA/1898/2014	25/08/2014	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SALMABIBI MOHAMMADAALI MANSURI,AAMIR MOHAMMADAALI MANSURI,ATIK MOHAMMADAALI MANSURI,MOHABATSINH KALABHAI BARIYA,MAYUR DYE CAM INTERMEDIATES LTD	,MR RA SEJPAL,MR HA SEJPAL

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41812	FA/1900/2014	13/07/2015	GAFULBHAI RUDABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41813	FA/1902/2014	23/07/2014	AVANIBEN ASHOKBHAI KAKADIA,	MR RUTVIJ S OZA,TATVDEEP J JANI	.,	
41814	FA/1911/2014	09/07/2014	NATIONAL INSURANCE COMPANY LIMITED,	MR HAMESH C NAIDU	SAGAR GOVINDBHAI NAYAK,BHALUBEN KILABHAI NAYAK,DINUBHAI ANDHRABHAI NAYAK,RAVJIBHAI JIVANBHAI PRAJAPATI	
41815	FA/1912/2014	22/07/2014	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RUPLIBEN WD-O. DALSINGBHAI RAMJIBHAI MUNIYA,SUBHASH DALSINGBHAI MUNIYA THROUGH MOTHER RUPLIBEN MUNIYA,MANABHAI DALSINGBHAI MUNIYA THROUGH MOTHER RUPLIBEN MUNIYA,KHUMANSINH CHAKUSINH RAJPUT,SHREEDHARBHAI KRISHNAN NAYAR	,MR MTM HAKIM
41816	FA/1913/2014	25/06/2014	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	LIMESH MAHENDRABHAI PATEL,AKSHITABEN DINESHBHAI GOYAL	,MR AMIT C NANAVATI
41817	FA/1914/2014	12/02/2015	BOARD OF TRUSTEES OF KANDLA PORT TRUST,	MR DHAVAL D VYAS	BHUMI - KWANG JV,ICICI BANK LIMITED,ING VYSYA BANK LIMITED,AXIS BANK LIMITED	RULE SERVED BY DS,(MR UTKARSH B JANI)
41818	FA/1915/2014	25/02/2019	INDUBEN PRAVINBHAI @ MAFATLAL PANDYA,MAULIKBHAI @ MAHESHBHAI PRAVINBHAI @ MAFATLAL NARADBHAI PANDYA,SAILESH PRAVINBHAI @ MAFATLAL PANDYA	MR YOGEN N PANDYA	MOHAMMED RASHID NEVSALI SHAH,DEVIDAS NARANDAS RAJAI,NEW INDIA INSURANCE CO LTD	RULE UNSERVED,MR SUNIL B PARIKH
41819	FA/1916/2014	08/08/2014	ORIENTAL INSRUANCE COMPANY LTD,	MR PALAK H THAKKAR	VANUBEN KAKEDIYABHAI BHIL,RASUDIBEN KAKEDIYABHAI BHIL THROUGH HER MOTHER VANUBEN KAKEDIYABHAI,JETHIBEN INDIYABHAI BHIL,LAXMANBHAI ISHWARBHAI VAGHELA	,MR DN PANDYA
41820	FA/1931/2014	16/07/2014	MUNIRA WD/O IMRANHUSSAIN RASIDBHAI,REHANA IMRANHUSSAIN RASIDBHAI- MINOR THRO' MUNIRA WD/O IMRANHUSSIAN RASIDBHAI,FAIZAN IMRANHUSSAIN RASIDBHAI-MINOR THRO' MUNIRA WD/O IMRANHUSSAIN RASIDBHAI,IRSAD IMRANHUSSAIN RASIDBHAI-MINOR THRO' MUNIRA WD/O IMRANHUSSAIN RASIDBHAI,HUSSAIN RASIDBHAI,SUGRAH HUSSAIN RASIDBHAI	MR V B MALIK	MADHYA GUJARAT VIJ COMPANY LTD,DEPUTY ENGINEER,SUPERINTENDENT ENGINEER	
41821	FA/1932/2014	11/02/2017	KANUBHAI FATABHAI PATELIYA,	MR V B MALIK	PATHAN AZIZKHAN RADULKHAN,BHAGVANBHAI KALUBHAI PATELIA,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
41822	FA/1933/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL JOITABHAI KESHABHAI,	
41823	FA/1934/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD VIHOL AMBAJI JUJAJI,VIHOL MADHUJI AMBAJI	
41824	FA/1935/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD PATEL MATHURBHAI GOPALBHAI,PATEL KANTIBHAI MATHURBHAI	
41825	FA/1936/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL KANABHAI MAGANBHAI,	
41826	FA/1937/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL KANJIBHAI MATHURBHAI,	
41827	FA/1938/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL AMBALAL NARAYANBHAI,	
41828	FA/1939/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL JAYANTIBHAI PUNJIRAM,	
41829	FA/1940/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MADHABHAI JOITARAM,	
41830	FA/1941/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL AMTHIBEN WD-O JAYESHBHAI KHEMABHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41831	FA/1942/2014	21/06/2014	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF DECD PATEL TRIBHOVANBHAI BALCHANDBHAI,PATEL VINODKUMAR TRIBHOVANDAS	
41832	FA/1943/2014	12/08/2014	PRAJAPATI HARJIBHAI KALYANBHAI,	MR.RAJESH B SONI,MR RAJENDRA M DESAI	BHARATKUMAR DALSUKHRAM OJHA,NEW INDIA INSURANCE COMPANY LIMITED	,MR KV GADHIA
41833	FA/1945/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAVJIBHAI KANJIBHAI UMEDBHAI,PATEL RAMJIBHAI MAVJIBHAI	,MR AV PRAJAPATI
41834	FA/1946/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATHABHAI CHATURBHAI,	RULE SERVED
41835	FA/1948/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANDYAPOPATLAL PRABHASHANKARBHAI,	MR AV PRAJAPATI
41836	FA/1949/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NANJIBHAI KALIDAS,	UNSERVED EXPIRED (R)
41837	FA/1950/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DEEPCHANDBHAI NATHABHAI,	MR AV PRAJAPATI
41838	FA/1966/2014	13/07/2015	OGHABHAI SHAMJIBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41839	FA/1967/2014	13/07/2015	HAMA LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41840	FA/1968/2014	13/07/2015	LALLU JIVRAJ,TULSHI JIVRAJ,KHIMJI JIVRAJ	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41841	FA/1969/2014	04/08/2014	DAHYA BABU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
41842	FA/1970/2014	13/07/2015	DEVISINH RATUBHA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41843	FA/1971/2014	13/07/2015	GANESH LALU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
41844	FA/1972/2014	13/07/2015	MAGAN LLAU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
41845	FA/1973/2014	13/07/2015	RAMUBEN BHAGVANBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
41846	FA/1974/2014	13/07/2015	RANA LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
41847	FA/1975/2014	13/07/2015	JAGATSINH CHANDUBHA,RAJENDRASINH CHANDUBHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
41848	FA/1976/2014	13/07/2015	CHANUBHA RAMSANG,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41849	FA/1977/2014	23/06/2014	BABBHA MANGALSINH- POA OF BALKRUSHNA RAMDAS,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
41850	FA/1978/2014	13/07/2015	AEBHABHAI RAMJIBHAI,ANJUBEN RAMJIBHAI,RATUBEN RAMJIBHAI,JOMABEN RAMJIBHAI,MINABEN RAMJIBHAI,LADUBEN RAMJIBHAI,PURIBEN RAMJIBHAI,KANTUBEN RAMJIBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41851	FA/1979/2014	13/07/2015	BABABHA MANGALSINH- POA OF HAREKRUSHNA JERAMDAS,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41852	FA/1985/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHOGILAL SHIVABHAI,	MR AV PRAJAPATI

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41853	FA/1986/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOPALBHAI CHATURBHAI,	
41854	FA/1987/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI BABABHAI,	MR AV PRAJAPATI
41855	FA/1988/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI GOVABHAI,	MR AV PRAJAPATI
41856	FA/1989/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	L.H. DEC. PATEL NAGARBHAI BALCHANDBHAI - L.H. OF DEC. PATEL RANCHHODBHAI NAGARBHAI,	MR AV PRAJAPATI
41857	FA/1990/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI PRAHLADBHAI,	MR AV PRAJAPATI
41858	FA/1991/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANDAS BABALDAS,	MR AV PRAJAPATI
41859	FA/1992/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARJIBHAI BECHARBHAI,PATEL RAJENDRAKUMAR HARJIBHAI	,MR AV PRAJAPATI
41860	FA/1993/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI NARANDAS,PATEL PRAVINBHAI SOMABHAI	,MR AV PRAJAPATI
41861	FA/1994/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAVINCHANDRA ATMARAM,	MR AV PRAJAPATI
41862	FA/1995/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI KHODIDAS,	MR AV PRAJAPATI
41863	FA/1996/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI ATMARAMBHAI,	MR AV PRAJAPATI
41864	FA/1997/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRABHAI PRAHLADBHAI,	MR AV PRAJAPATI
41865	FA/1998/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRITBHAI PRAHLADBHAI,	MR AV PRAJAPATI
41866	FA/1999/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI LALJIBHAI,	MR AV PRAJAPATI
41867	FA/2000/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANPATBHAI HARGOVANBHAI,	
41868	FA/2001/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI BALDEVBHAI,	
41869	FA/2002/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAILESHKUMAR RATILAL,	
41870	FA/2003/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GAUTAMBHAI KARSHANBHAI,	
41871	FA/2004/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAILAL NAGARDAS,	MR AV PRAJAPATI
41872	FA/2005/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI NAGARDAS,	MR AV PRAJAPATI
41873	FA/2006/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SATISHBHAI KARSHANBHAI,	MR AV PRAJAPATI
41874	FA/2007/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI KHODIDAS,	
41875	FA/2008/2014	23/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	L.H. DEC. PATEL AMBALAL PARSHOTTAMBHAI,PATEL MANILAL AMBALAL	
41876	FA/2009/2014	24/06/2014	RAISA NAZIRBHAI VAZA,AAYESHABEN NAZIRBHAI VAZA,MOHMEDNAEEM NAZIRBHAIK VAZA	MR HASIT DAVE	AASIFALI ABDUL MAHEBUB,HAJI DAGEKHAN SANDEKHAN PATHAN,UNITED INDIA INSURANCE CO LTD	,DELETED,MR RAJNI H MEHTA
41877	FA/2010/2014	13/07/2015	BABU JADHAV,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN

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41878	FA/2011/2014	13/07/2015	TALSHI JADHAV,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41879	FA/2012/2014	13/07/2015	JIVRAJ NARAYANBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41880	FA/2013/2014	13/07/2015	DEVRAJ NARAYAN,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41881	FA/2014/2014	13/07/2015	JASMAT GOVINDBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41882	FA/2015/2014	13/07/2015	PURSHOTTAM RAMJI SINCE DECEASED THRO LEGAL HEIRS,HIRA PURSHOTTAM,BABU PURSHOTTAM,PRAVIN PURSHOTTAM,VALIBEN PURSHOTTAM,CHAMPABEN PURSHOTTAM,VIJUBEN PURSHOTTAM,GODAVARIBEN WIDOW OF PURSHOTTAMBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41883	FA/2016/2014	13/07/2015	BHUPAT NARAYAN,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41884	FA/2017/2014	13/07/2015	BALA NANJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41885	FA/2018/2014	13/07/2015	POPAT KUBER,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41886	FA/2019/2014	13/07/2015	KESHAV KUBER,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41887	FA/2020/2014	13/07/2015	MAKOD GOPA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41888	FA/2021/2014	13/07/2015	JIVIBEN LIMBABHAI,HARESH LIMBA,GITABEN LIMBA,HANSABEN LIMBA,LABHUBEN LIMBA,SUNITABEN LIMBA,VARSHABEN LIMBA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41889	FA/2022/2014	13/07/2015	BHIMJI LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41890	FA/2023/2014	13/07/2015	JADAV LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41891	FA/2024/2014	13/07/2015	KARAMSHI DHANJI,MADHUBEN DHANJI,MANUBEN DHANJI,GAUTAM BABU(MINOR) THRO GUARDIAN KARAMSHI DHANJI,SAVITA DHANJI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41892	FA/2025/2014	13/07/2015	PREMJI NANJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41893	FA/2026/2014	13/07/2015	GHUGJI HARI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41894	FA/2027/2014	13/07/2015	TALSHI HARI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41895	FA/2028/2014	13/07/2015	MAKOD OOKAD,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41896	FA/2029/2014	13/07/2015	HIMMAT OOKAD,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41897	FA/2030/2014	13/07/2015	DEVRAJ MULJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41898	FA/2031/2014	13/07/2015	KASHIBEN DULABHAI,BHUPAT DULA,NITIN DULA,SAVITABEN DULA,VASANTBEN DULA,VIMLABEN DULA,REKHABEN DULA,GITABEN DULA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41899	FA/2032/2014	13/07/2015	VALJI MULJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41900	FA/2033/2014	13/07/2015	JADAV CHAGAN,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41901	FA/2034/2014	13/07/2015	BALBHADRASINH LAKHDHIRSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

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41902	FA/2035/2014	13/07/2015	HARDEVSINH LAKHDHIRSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41903	FA/2036/2014	13/07/2015	DINESHSINH LAKHDHIRSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41904	FA/2037/2014	13/07/2015	JIVRAJ LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41905	FA/2038/2014	13/07/2015	DHANABHAI HARJIBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41906	FA/2039/2014	13/07/2015	JHILUBHAI GAGUBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41907	FA/2040/2014	13/07/2015	POCHABHAI BACHUBHAI,GIDHABHAI BACHUBHAI,RALIYATBEN BACHUBHAI,HARKHABHAI BACHUBHAI,MANSUKHBHAI BACHUBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41908	FA/2041/2014	13/07/2015	PREMJIBHAI PANCHABHAI,RANCHODBHAI PANCHABHAI,GHUDABHAI PANCHABHAI,SAMJUBEN PANCHABHAI,REKHABEN PANCHABHAI,LABHUBEN PANCHABHAI,BHAKHUBEN PANCHABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41909	FA/2042/2014	13/07/2015	LIMBABHAI HARJIBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41910	FA/2043/2014	13/07/2015	NARANBHAI KALYANBHAI,BHURABHAI KALYANBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41911	FA/2044/2014	13/07/2015	THAKERSHIBHAI OGHABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41912	FA/2045/2014	13/07/2015	PANCHABHAI OGHABHA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41913	FA/2046/2014	13/07/2015	KHIMABHAI OGHABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41914	FA/2047/2014	13/07/2015	POPATBHAI OGHABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41915	FA/2048/2014	13/07/2015	VELJIBHAI KESHAVBHAI,PRAVINBHAI VELJIBHAI,OOJIBEN VELJIBHAI,VINUBHAI VELJIBHAI,BHARTIBEN VELJIBHAI,BHUPATBHAI KESHAVBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41916	FA/2049/2014	13/07/2015	VITTHAL NAGJI,CHAGAN NAGJI,DULA NAGJI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41917	FA/2050/2014	13/07/2015	LALJI KANA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41918	FA/2051/2014	13/07/2015	THAKERSHI BHIKHA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41919	FA/2052/2014	13/07/2015	CHITHAR BHAGAT,DHAMA BHAGAT,KANTI BHAGAT	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41920	FA/2053/2014	13/07/2015	KHOTUBEN RAVJIBHAI,OOJIBEN MOHANBHAI,PANCHIBEN ANANDBHAI,TEJUBEN JITHARBHAI,JETHA SAVJI POWER OF ATTORNEY OF VIJUBEN POPATBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41921	FA/2054/2014	13/07/2015	ARVIND MOHAN,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41922	FA/2055/2014	13/07/2015	BALBHADRASINH LAKHDHIRSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41923	FA/2056/2014	13/07/2015	HARI TEJA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41924	FA/2057/2014	13/07/2015	BABU TALSHI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41925	FA/2058/2014	13/07/2015	HEIRS OF DHARAMSHI TALSHI,LABHUBEN WIDOW OF DHARAMSHIBHAI,KAILASHBEN DHARAMSHI,SUMITABEN DHARAMSHI,RUPESH DHARAMSHI,JAPLA DHARAMSHI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
41926	FA/2059/2014	13/07/2015	RAMJI PURSHOTTAM,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41927	FA/2060/2014	13/07/2015	DAHYA AMBABHAI,KANUBHAI AMBABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41928	FA/2061/2014	13/07/2015	HIMMAT OOKAD,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41929	FA/2062/2014	13/07/2015	MAKOD OOKADBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41930	FA/2063/2014	13/07/2015	RAMESH HARI,ASHOK HARI,SHAILESH HARI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41931	FA/2064/2014	13/07/2015	JAMNABEN HARI,RAMESH HARI,ASHOK HARI,SHAILESH HARI,SANGITABEN HARI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41932	FA/2065/2014	13/07/2015	MAKOD GOPA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41933	FA/2066/2014	13/07/2015	SHANTI KHODABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41934	FA/2067/2014	13/07/2015	DHANJIBHAI RUPABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41935	FA/2068/2014	13/07/2015	SHAMJIBHAI SAVJIBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41936	FA/2069/2014	13/07/2015	SAMATBHAI BHAGVANBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41937	FA/2070/2014	13/07/2015	DINESHBHAI DAYALBHAI,BIJALBHAI DAYALBHAI,VALLABHBHAI DAYALBHAI,NANIBEN DAYALBHAI,LAXMANBHAI VALJIBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41938	FA/2071/2014	13/07/2015	LALJIBHAI PURSHOTTAMBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41939	FA/2072/2014	13/07/2015	JIVRAJ HARJIBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41940	FA/2073/2014	13/07/2015	NANJI VEERA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41941	FA/2074/2014	13/07/2015	VALLABH VALJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41942	FA/2075/2014	13/07/2015	MANJI LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41943	FA/2076/2014	13/07/2015	TALSHI LAVJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41944	FA/2077/2014	13/07/2015	PRAVIN KURJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41945	FA/2078/2014	13/07/2015	MANJI KURJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41946	FA/2079/2014	13/07/2015	SHANTI KURJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41947	FA/2080/2014	13/07/2015	PANKAJ VALLABH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41948	FA/2081/2014	13/07/2015	SHAILESH VALLABH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41949	FA/2082/2014	13/07/2015	JAYANTI BACHU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41950	FA/2083/2014	13/07/2015	HIMMAT BACHU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41951	FA/2084/2014	13/07/2015	LAXMAN VITTHAL,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

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41952	FA/2085/2014	13/07/2015	GHANSHYAM VITTHAL,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41953	FA/2086/2014	13/07/2015	MEGHJI HARJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41954	FA/2087/2014	13/07/2015	PREMJI HARJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41955	FA/2088/2014	13/07/2015	ANANDSANG POPATBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41956	FA/2089/2014	13/07/2015	SHANTUBHA JETHUBHA,JASHUBHAI JETHUBHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
41957	FA/2090/2014	13/07/2015	JIVUBHA UDESANG,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
41958	FA/2091/2014	23/06/2014	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MANISHBHAI MANJIBHAI PATEL,DHRUV RAJESHKUMAR PATEL,TWINKLE RAJESHKUMAR PATEL	
41959	FA/2092/2014	23/06/2014	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MANISHBHAI MANJIBHAI PATEL,CHIMANLAL AMBARAM PATEL,GANGABEN CHIMANLAL PATEL,TWINKLE RAJESHKUMAR PATEL,DHRUV RAJESHKUMAR PATEL	
41960	FA/2093/2014	23/06/2014	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MANISHBHAI MANJIBHAI PATEL,YOGESHBHAI HARGOVINDBHAI PATEL	
41961	FA/2094/2014	23/06/2014	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MANISHBHAI MANJIBHAI PATEL,YOGESHBHAI HARGOVINDBHAI PATEL,DIPIKABEN YOGESHKUMAR PATEL,SWETA YOGESHKUMAR PATEL,HEMANGINI YOGESHKUMAR PATEL	
41962	FA/2095/2014	23/06/2014	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	MANISHBHAI MANJIBHAI PATEL,SWETA YOGESHKUMAR PATEL	
41963	FA/2098/2014	27/08/2014	PRATIMABEN RAMJIBHAI SARIKHADA,	MR.HIREN M MODI	GABHRUBHAI OGHADBHAI BHUNKAN,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	,MR ANKIT SHAH
41964	FA/2100/2014	22/07/2014	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BABUBHAI RAYMALBHAI PANDOR,VIKRAMSINH RAYJIBHAI PAGI,BALJINDARSING AVATARSING POREVALU	,MR PRAVIN P PANCHAL,MR. ABHISHEK A JOSHI
41965	FA/2101/2014	22/07/2014	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MOHANBHAI BABUBHAOI PANDOR,VIKRAMSINH RAYJIBHAI PAGI,BALJINDARSING AVATARSING POREVALU	,MR PRAVIN P PANCHAL,MR. ABHISHEK A JOSHI
41966	FA/2102/2014	05/08/2015	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	BHIKHABHAI ASHABHAI,PRABHATBHAI MATHURBHAI THAKORE,SURAJBEN D-O SURSANG FULABHAI,PARSOTAMBHAI DHULABHAI THAKORE	
41967	FA/2105/2014	03/07/2014	DHARMISTHABEN INDRAVADAN PATEL,	MR AB GATESHANIYA	USHABEN ALIAS JASODABEN DILIPBHAI RANA,RAVJIBHAI NARANBHAI TANDOL,BAJAJ ALIANCE GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
41968	FA/2106/2014	25/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIPULKUMAR BHOGILAL,	MR AV PRAJAPATI
41969	FA/2108/2014	16/07/2014	KAILASHBA W/O RAMDEVSINH DADUBHA,	MR KEYUR A VYAS	GOHIL RAMDEVSINH DADUBHA,	
41970	FA/2110/2014	26/06/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MUKUNDBHAI PRAHALADBHAI,	MR AV PRAJAPATI
41971	FA/2111/2014	01/07/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	JIVIBEN WD-O SUKHDEVBHAI NINAMA,ARJUN SUKHDEV NINAMA-MINOR,KAJAL SUKHDEV NINAMA-MINOR,GEETA SUKHDEV NINAMA-MINOR,KARAN SUKHDEV NINAMA-MINOR,KANTIBHAI R MISTRY,SONI INVESTIGATION AGENCY	

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41972	FA/2114/2014	17/07/2014	KALAVATIBEN WD/O DILIPKUMAR KANUBHAI PANCHAL,JITENDRAKUMAR DILIPKUMAR PANCHAL,SANJAYKUMAR DILIPKUMAR PANCHAL,LALITABEN WD/O KANUBHAI NATHALAL PANCHAL	MR MTM HAKIM	YAKUBBHAI DAUDBHAI SHAIKH,RAJESHKUMAR PREMCHAND GANDHI,NATIONAL INSURANCE COMPANY LTD.	,MR VIBHUTI NANAVATI
41973	FA/2118/2014	04/07/2014	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	THAKORE NAGJI RAISANGJI,AIYUBKHAN ISABKHAN BIHARI,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,JASHWANTSINGH GAMBHIRSINGH PARMAR,HEIRS AND LRS OF DECD. KARSANBHAI MAGANBHAI PATNI,PATNI RAJIBEN KARSANBHAI,KANTIBHAI KARSANBHAI PATNI,HANSABEN KARSANBHAI PATNI,BHARATKUMAR K PATNI,DINESHBHAI KARSANBHAI PATNI	
41974	FA/2126/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEVBHAI SHANKARBHAI,	
41975	FA/2127/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRAKUMAR PRAHALADBHAI JOITABHAI,	
41976	FA/2128/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ALKABEN RAMESHBHAI,	
41977	FA/2129/2014	15/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARSHINHBHAI ARJANBHAI,PATEL RAMABHAI ARJANBHAI,PATEL LAXMANBHAI ARJANBHAI	
41978	FA/2134/2014	22/07/2014	NEW INDIA INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	HEIRS AND LEGAL REPRESENTATIVE OF THE DECEASED RAJESHBHAI,MINOR DHAVALKUMAR RAJESHBHAI CHAUHAN,MINOR AYUSHIBN RAJESHBHAI CHAUHAN,MINOR PRUTHVI RAJESHBHAI CHAUHAN,LALSINH RAMSINH PARMAR,POSAK POLTRY AND CATTLE FEED LTD.,VAGHELA VIJAYBHAI RAMESHBHAI	
41979	FA/2135/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	KESHAVLAL RAICHANDBHAI VALAND,JAMNADAS KESHAVLAL VALAND,RAMANLAL KESHAVLAL VALAND,KANTABEN KESHAVLAL VALAND,NARMADABEN KESHAVLAL VALAND,LEELABEN KESHAVLAL VALAND,PUSHPABEN KESHAVLAL VALAND,LAXMIBEN KESHAVLAL VALAND,KAMLESHBHAI AMBALAL VALAND,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,RULE UNSERVED,MR YATIN SONI,MR HITESH B PATEL
41980	FA/2136/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRJAAPTI VISABHAI NATHABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
41981	FA/2137/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAMANPURI BHAGWANPURI (BAWA),SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
41982	FA/2138/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI PUNJABHAI JETHABHAI,RAMANBHAI PUNJABHAI PRAJAPATI,DAHYABHAI PUNJABHAI PRAJAPATI,KASHIBEN PUNJABHAI PRAJAPATI,SURAJBEN PUNJABHAI PRAJAPATI,MANILAL PUNJABHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R),MR YATIN SONI,MR HITESH B PATEL
41983	FA/2139/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SHARDABEN KACHRABHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
41984	FA/2140/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	THAKOR KANAJI SHAKRAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
41985	FA/2141/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	AMBALAL ASHARAM PRAJAPATI,BALDEVBHAI AMBALAL PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,MR YATIN SONI,MR HITESH B PATEL

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41986	FA/2142/2014	16/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI DHANABHAI ATMARAM,	MR AV PRAJAPATI
41987	FA/2143/2014	16/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SIPAHI MUMREJBHAI UMEDBHAI,SIPAHI SALIMBHAI MUMREJBHAI	,MR AV PRAJAPATI
41988	FA/2144/2014	16/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. UMEDBHAI RASULBHAI,SIPAHI ABDULBHAI UMEDBHAI	
41989	FA/2145/2014	16/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAHI AMINABEN MOTIBHAI,	MR AV PRAJAPATI
41990	FA/2146/2014	16/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAH ATUL VRAJLAL ALIAS BABULAL,	MR AV PRAJAPATI
41991	FA/2147/2014	16/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAVE NATVARLAL SHANKARLAL NAME OF INTERESTED PARTIES,DAVE BHAGWATIBEN SHANKARLAL	
41992	FA/2148/2014	15/07/2014	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	ILABEN NARENDRABHAI GAJJAR,	
41993	FA/2151/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI GOVINDBHAI,	
41994	FA/2152/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHCHANDRA NARSINHBHAI,	
41995	FA/2153/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAVJIBHAI LALJIBHAI,PATEL VASHRAMBHAI DEVJIBHAI,PATEL BACHUBHAI DEVJIBHAI,PATEL MANILAL LALJIBHAI	
41996	FA/2154/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GIRISHBHAI MAHADEVBHAI,	
41997	FA/2155/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHIA LAXMANBHAI,	
41998	FA/2157/2014	28/07/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MUKESHBHAI BHAGATBHAI ALIAS BHAGWANBHAI KOLI,VIKRAMBHAI JAVANBHAI CHAUHAN	
41999	FA/2162/2014	06/12/2014	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	SANKALCHAND NATHALAL PRAJAPATI,KAPILABEN SANKALCHAND PRAJAPATI,MADANSINH NAHARSINH,YOGITA NARENDRAKUMAR SINOJIA,JALPA JIGNESHKUMAR PRAJAPATI	RULE SERVED,MR ZUBIN F BHARDA,MR.HIREN M MODI
42000	FA/2163/2014	10/10/2014	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	URMILABEN ASHOKBHA PATEL,BHARGAV ASHOKBHAI PATEL,KINJAL ASHOKBHAI PATEL,AMARSINH SEVASINH SHIKH,K.T.C. INDIA PVT LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR SANDIP C SHAH
42001	FA/2164/2014	30/09/2014	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	MANUBHAI LALUBHAI PATEL (DELETED DURING THE PROCEEDINGS,SUSHILABEN MANUBHAI PATEL,PALLAVIBEN MANUBHAI PATEL,MINOR NITYAM CHETANKUMAR PATEL LEGAL GUARDIAN SUSHILABEN,NETHJI GANDAJI THAKORE,BHAVINKUMAR PRAVINBHAI PATEL	
42002	FA/2165/2014	19/01/2015	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	SUSHILABEN MANUBHAI PATEL,MINOR NITYAM CHETANKUMAR PATEL (LEGAL GUARDIAN SUSHILABEN),NATHJI GANDAJI THAKORE,BHAVINKUMAR PRAVINBHAI PATEL	,NOTICE SERVED
42003	FA/2166/2014	18/07/2014	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NARENDRASINH BHARATSINH BARIYA,AHMED HUSSAIN SHEIKH,ORIENTAL INSURANCE CO LTD	
42004	FA/2169/2014	22/07/2014	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BAI JETIBEN WD-O. MOTIBHAI LAXMANBHAI HATHILA-DELETED.,DALSANGBHAI MOTIBHAI HATHILA,SHIVABHAI MOTIHAI HATHILA,KHUMANSINH CHAKUSINH RAJPUT,SHREEDHARBHAI KRISHNAN NAYAR	,MR MTM HAKIM
42005	FA/2177/2014	29/07/2015	DIGANT JANARDHANBHAI PATEL,	MR ASHISH M DAGLI	SHIVALI W-O DIGANT JANARDHANBHAI PATEL,	MS ROOPAL R PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
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42006	FA/2178/2014	13/07/2015	LAVJI JASMAT,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42007	FA/2179/2014	13/07/2015	TALSHI ARJAN,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42008	FA/2180/2014	13/07/2015	BHIMJI LAVJI,JADAV LAVJI,JIVIBEN LIMBABHAI,LABHUBEN LIMBABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42009	FA/2181/2014	13/07/2015	JIVIBEN LIMBABHAI,LABHUBEN LIMBABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42010	FA/2182/2014	13/07/2015	PRABHATBA RATUBHA,PRAVINSINH RATUBHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42011	FA/2183/2014	13/07/2015	MAVJI GOVIND,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42012	FA/2184/2014	13/07/2015	SHANTUBHA JETHUBA,JASHUBHA JETHUBHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42013	FA/2185/2014	13/07/2015	JIVUBHA UDESANG,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42014	FA/2186/2014	13/07/2015	GOPA SHIBA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42015	FA/2187/2014	13/07/2015	PURSHOTTAM TEJA,JADAV TEJA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42016	FA/2188/2014	13/07/2015	BALA RUDA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42017	FA/2189/2014	13/07/2015	GAFUL RUDA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42018	FA/2190/2014	13/07/2015	JAGDISH KALUBHAI SURANI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42019	FA/2191/2014	13/07/2015	BHAGVAN LALLU,TALSHI LALLU	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42020	FA/2192/2014	13/07/2015	MANJI LALLUBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42021	FA/2193/2014	13/07/2015	VITTHAL LALLUBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42022	FA/2194/2014	13/07/2015	HARDEVSINH LAKHDHIRSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42023	FA/2195/2014	13/07/2015	DINESHSINH LAKHDHIRSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42024	FA/2196/2014	13/07/2015	VITTHAL LALLU,BHAGVAN LALLU,GANESH LALLU,MANJI LALLU,MAGAN LALLU	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42025	FA/2197/2014	13/07/2015	BAJUBEN MAVSANG,NAVALSANG MAVSANG,RAMESH MAVSANG,AJIT MAVSANG	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42026	FA/2198/2014	13/07/2015	BHOPABHAI DUDHABHAI HATKAT,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42027	FA/2199/2014	13/07/2015	VITTHAL GOVIND,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42028	FA/2200/2014	13/07/2015	MAVJI GOVIND,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42029	FA/2201/2014	13/07/2015	BHIKHA KANJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

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42030	FA/2202/2014	13/07/2015	KURJI GOVIND,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42031	FA/2203/2014	13/07/2015	GHANSHAYAM BACHU CHOPDA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42032	FA/2204/2014	13/07/2015	CHHAGAN NAGJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42033	FA/2205/2014	13/07/2015	DULA NAGJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42034	FA/2206/2014	13/07/2015	BHAGVAN MAGJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42035	FA/2207/2014	13/07/2015	KUSHALBA JAVANSANG,KAILASBA JAVANSANG,SONALBA JAVANSANG,DHARMENDRA- POA OF DEVISANG JUVANSANG	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42036	FA/2208/2014	13/07/2015	FAFABHAI TAPUBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42037	FA/2209/2014	13/07/2015	DAHYA BABU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42038	FA/2210/2014	13/07/2015	OOKABHAI DOSALBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42039	FA/2211/2014	13/07/2015	VALA BABU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42040	FA/2212/2014	13/07/2015	BHAVAN PANCHA,KAMUBEN PANCHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42041	FA/2213/2014	13/07/2015	BACHU BABU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42042	FA/2214/2014	13/07/2015	GUNVANTBA KASHALSANG,GYANBA KASHALSANG,NIRUBHA KASHALSANG,KIRITSANG KASHALSANG,SAHDEVSANG KASHALSANG,NIRMALABA KASHALSANG	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42043	FA/2215/2014	13/07/2015	MAKUBA DANSANG,DHARAMBA DANSANG	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42044	FA/2216/2014	13/07/2015	GOVIND KARSHAN,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42045	FA/2217/2014	13/07/2015	KARAMSHI DAHYA,KARSHAN DAHYA,VALLABH JERAM	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42046	FA/2218/2014	13/07/2015	ANANDBA SHATUBA,MAHIPATSINH SHATUBHA,ASHOKSINH SHATUBHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42047	FA/2219/2014	13/07/2015	RAMJUBHA RAMSANG,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42048	FA/2220/2014	13/07/2015	CHANUBHA RAMSANG,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42049	FA/2221/2014	13/07/2015	MANGALSANG RAMSANG,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42050	FA/2222/2014	13/07/2015	BHURABHAI GABHABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42051	FA/2223/2014	13/07/2015	GORDHAN BHIMA,VALLABH JERAM	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42052	FA/2224/2014	13/07/2015	BALVANTSINH JAMSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42053	FA/2225/2014	13/07/2015	PRAVNSINH JAMSINH,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42054	FA/2226/2014	13/07/2015	JAYABA NATUBHA,JUVANSINH NATUBHA,SUKHDEVSINH NATUBHA,ANANDBA NATUBHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

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42055	FA/2227/2014	13/07/2015	BABUBHAI KURJIABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42056	FA/2228/2014	13/07/2015	NARSHI MANJI,BABU MEGHA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42057	FA/2229/2014	13/07/2015	VALLABH RAGHAV,JENTI BACHU,HIMMAT BACHU,GHANSHAYAM BACHU	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42058	FA/2230/2014	13/07/2015	GILA MULJI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42059	FA/2231/2014	13/07/2015	CHITHAR BHAGAT,BHIMA BHAGAT,KANTI BHAGAT	,MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42060	FA/2232/2014	13/07/2015	HARJI PURSHOTTAM,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42061	FA/2233/2014	13/07/2015	GILA PURSHOTTAM,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42062	FA/2234/2014	13/07/2015	PREMJIBHAI KALYANBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42063	FA/2235/2014	13/07/2015	KIRATSANG NANBHA,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42064	FA/2236/2014	13/07/2015	BHAYABHAI GOVINDBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42065	FA/2237/2014	13/07/2015	VITTHALBHAI GOVINDBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42066	FA/2238/2014	13/07/2015	DAYAL KESHAVBHAI,DULA KESHAV,HIRA KESHAV,JIVIBEN W/O KESHAVBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42067	FA/2239/2014	03/07/2014	PREMBAHADUR SHERBAHADUR GURKHA,	MR MEHUL S SHAH	RAGHU RUDA SORATHIYA,RATILAL KHIMJI MAHESHWARI,UNITED INDIA INSURANCE CO LTD,DAMMARBAHADUR SHERBAHADUR GURKHA	
42068	FA/2241/2014	14/03/2015	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ASLAMBHAI ABDULBHAI MONGAL,DILIPBHAI G RABARI,KANJIBHAI PUNABHAI VAGASIA,JYOTIBEN KANJIBHAI VASIA	RULE SERVED,(MR MAULIK J SHELAT)
42069	FA/2242/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	AMRISHBHAI ASHOKBHAI RAJPUT,LODHA DHARMESH BABUBHAI	MR VIRAL M PANDYA,MS ASHLESHA M PATEL,MR. VISHAL N PANDIT
42070	FA/2245/2014	14/08/2014	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	KOKILABEN GANPATBHAI PATEL,JIGNASHA GANPATBHAI PATEL,NIKETAN GANPATBHAI PATEL,RAMJIBHAI AMTHABHAI PATEL,KAMUBEN RAMJIBHAI PATEL,B M ROADLINES PVT LTD	
42071	FA/2247/2014	17/01/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SARDARSINH GOPALSINH PATEL,MEHBUBBHAI ISMAILBHIA SURTI,PRAVINKUMAR NARNABHAI VANZARA	RULE SERVED,MR.HIREN M MODI
42072	FA/2248/2014	19/08/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	SHAIKH RUKHSANABANU FARIDMIYA,SHAIKH ASMA FARIDMIYA,SHAIKH ANISHA FARIDMIYA,SHAIKH AREFA FARIDMIYA,SHAIKH SHAMIM FARIDMIYA	RULE SERVED
42073	FA/2250/2014	08/06/2016	KUNVARBEN GOPAL GARVA,SATYAM GOPAL GARVA,ASHWIN GOPAL GARVA MINOR THRO' KUNVARBEN GOPAL GARVA,LACHHUBEN BALUBHAI GARVA,BHIMJI BALUBHAI GARVA	MR MEHUL S SHAH	MOHMAD RAFIK A PATHAN,RAJENDRA D JADEJA,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR RATHIN P RAVAL

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42074	FA/2252/2014	04/07/2018	NEW INDIA INSURANCE CO. LTD,NEW INDIA INSURANCE COMPANY LTD	MR GC MAZMUDAR,MR HG MAZMUDAR	DEVRAJBHAI KALABHAI GODHANI,SHANTUBEN DEVRAJBHAI GODHANI,RAMESHBHAI DEVRAJBHAI GODHANI,KALABHAI KHODABHAI GODHANI,YUNUSBHAI KESHUBHAI SIPAI (SHAILH),PARESH DHIRUBHAI GODHANI,PRADIPSINH AJITSINH SARVAIYA,HETALBEN LALJIBHAI SAVLIYA	,RULE SERVED,MR.HIREN M MODI
42075	FA/2253/2014	04/07/2018	NEW INDIA INSURANCE CO. LTD,NEW INDIA INSURANCE COMPANY LTD	MR GC MAZMUDAR,MR HG MAZMUDAR	ALPESHBHAI DHIRUBHAI GODHANI,YUNUSBHAI KESHUBHAI SIPAI,PARESHBHAI DHIRUBHAI GODHANI,PRADEEPSINH AJITSINH SARVAIYA	RULE SERVED,MR.HIREN M MODI
42076	FA/2254/2014	11/08/2014	SENDHABHAI MEVABHAI RAWAL,RAWAL DASHRATHBHAI SENDHABHAI,RAWAL RAJUBHAI SENDHABHAI	MS ANSUYA K MAKWANA	DALPATBHAI AMRABHAI MALI,THAKKAR HARSHABHAI JIVRAMBHAI,UNITED INDIA INSURANCE COMPANY LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR ASHVIN M PANCHAL)
42077	FA/2255/2014	04/08/2016	INDRAJITSINH HEMANTSINH CHUDASAMA,GAURAVSINH INDRAJITSINH CHUDASAMA- MINOR,MANAVRAJSINH INDRAJITSINH CHUDASAMA-MINOR,HEMANTSINH RAVUBHAI CHUDASAMA,PRABHATBA HEMANTSINH CHUDASAMA	MR TUSHAR L SHETH	ARVINDBHAI RAMJIBHAI VASOYA,UNITED INDIA INSURANCE CO LTD,BHARATBHAI PREMJIBHAI GAMI,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED	RULE SERVED,MR P P LAKHANI
42078	FA/2261/2014	27/08/2014	JAYESHBHAI RATILAL PATEL,PARESHBHAI RATILAL PATEL	MR BR PARIKH	VALLABH VIDYANAGAR CO.OP. BANK LTD,REKHABEN DILIPBHAI GOSWAMI	MR JAYESH A KOTECHA,BHARGAV KARIA & ASSO
42079	FA/2262/2014	17/07/2014	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	V. SANTHI VENKATRAMAN,V VISWANATHAN VENKATRAMAN,RAWATRA RAMJAT SO BANNA RAM,KARNA RAM SO DHARMA RAMJI,S SRINIVASAN,NATIONAL INSURANCE COMPANY LTD.	
42080	FA/2263/2014	21/07/2014	NEW INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHASHIKANTBHIA HARSUKHLAL KOTICHA,RAMJIBHAI BEHCARBHAI PONKIYA,UNITED INDIA INSURANCE COMPANY LIMITED.,DIVISIONAL CONTROLLER,PUSHPABEN HARSUKHLAL KOTICHA DECD. THRO' HEIRS,SHASHIKANTBHAI HARSUKHLAL KOTICHA,CHANDRAKANT HARSUKHLAL KOTICHA	
42081	FA/2264/2014	23/07/2014	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI PREMJIBHAI BARAIYA,PREMJIBHAI NATHABHAI BARAIYA	
42082	FA/2271/2014	30/06/2014	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	SANDIP VINODBHAI SOLANKI,SHILPABEN VINODBHAI SOLANKI,HARSHABEN VINODBHAI SOLANKI,DARSHAN VINODBHAI SOLANKI,TRIBHOVANBHAI ALIAS TEJABHAI JEHABHAI SOLANKI,VINODBHAI TRIBHOVANBHAI SOLANKI	
42083	FA/2273/2014	22/07/2014	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	GITABEN DHARMENDRABHAI PATAK,NANDKISHORE GOPILAL MEHTA,SHRINATH TRAVELS	
42084	FA/2274/2014	06/08/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHARATBHAI BABUBHAI HASOLIYA,ASHOKBHAI HIRABHAI DANGAR,ORIENTAL INSURANCE COMPANY LTD,NIRMALBHAI RATABHAI DANGAR,HANIFBHAI N SUMARA	
42085	FA/2275/2014	05/09/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BAKARAM AAIDANRAM JAT,SUNIDEVI BAKARAM JAT,M R SHAH LOGISTIC PVT LTD	
42086	FA/2279/2014	07/08/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	HEIRS OF DECD. NARVATBHAI PAGI,GEETABEN WD-O NARVATBHAI PAGI (PARMAR),SHILPABEN NARVATBHAI PAGI,SHABBIR AHMED BHATUK,KHALID MOHMMAD SYED HASAN	
42087	FA/2282/2014	03/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLARAKHA AMIRBHAI MALEK,	MR AV PRAJAPATI
42088	FA/2283/2014	03/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IMAMBHAI SARDARBHAI MALEK,	

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42089	FA/2284/2014	03/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI VASHRAMBHAI RAVAL,SHARDABEN DHULABHAI RAVAL,BHAGIBEN DHULABHAI RAVAL,RAMILABEN DHULABHAI RAVAL,SAJANBEN DHULABHAI RAVAL,DIPESHBHAI DHULABHAI RAVAL	,MR AV PRAJAPATI
42090	FA/2285/2014	03/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VARSANGBHAI VARVABHAI RAVAL,	
42091	FA/2286/2014	03/07/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANWARBHAI LALBHAI MALEK,	MR AV PRAJAPATI
42092	FA/2287/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI JUHAJI,	MR AV PRAJAPATI
42093	FA/2288/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR LAXMANJI JUHAJI,THAKOR KANTABEN LAXMANJI,THAKOR SURYABEN LAXMANJI,THAKOR SURAJI LAXMANJI,THAKOR MUKESHJI LAXMANJI,THAKOR BADARJI JUHAJI	,MR AV PRAJAPATI
42094	FA/2289/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA ISHWARJI MAGANJI,CHAVDA TAKHUBA ISHWARJI,CHAVDA JASHVANTSINH ISHWARSINH,CHAVDA RATANSINH ISHWARSINH,CHAVDA SANTOSHSINH ISHWARSINH	,MR AV PRAJAPATI
42095	FA/2290/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GANDABHAI VALABHAI,	MR AV PRAJAPATI
42096	FA/2291/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GANDAJI RAMSANJI,THAKOR POPATJI GANDAJI,THAKOR PRATAPJI RAMSANJI	MR AV PRAJAPATI
42097	FA/2292/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAVDA KISHANSINH CHHATRASINH,CHAVDA PRAVINSINH KISHANSINH	,MR AV PRAJAPATI
42098	FA/2293/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI DEVRAJBHAI SARTANBHAI,	MR AV PRAJAPATI
42099	FA/2294/2014	03/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY JESANGBHAI MADHABHAI,	MR AV PRAJAPATI
42100	FA/2295/2014	10/07/2014	HITESH PUJABHAI ZALA,	MR TRILOK J PATEL	KAMLESHBHAI RAVJIBHAI PATEL,NEW INDIA INSURANCE COMPANY	,MR SUNIL B PARIKH
42101	FA/2296/2014	01/03/2016	ASHABEN WD/O JAYESHKUMAR KANTILAL SHUKLA,JATINKUMAR JAYESHKUMAR SHUKLA,URVASHIBEN @ SHITALBEN JAYESHKUMAR SHUKLA,KANUBEN KANTILAL SHUKLA	MR R.K.MANSURI	GOVINDBHAI ABAJI BHAT- VANJARA,MAHESHBHAI MOTIBHAI VANKAR,I C I C I LOMBARD GENERAL INSURANCE CO LTD,PRATAPBHAI DHULABHAI VANJARA,PRATAPBHAI DHULABHAI VANJARA,INSURANCE CO. OF TAILOR	,RULE SERVED,MR VIBHUTI NANAVATI,MR JIGAR G GADHAVI
42102	FA/2297/2014	01/03/2016	URVASHIBEN @ SHITALBEN JAYESHKUMAR SHUKLA,	MR R.K.MANSURI	GOVINDBHAI ABAJI BHAT- VANJARA,MAHESHBHAI MOTIBHAI VANKAR,I C I C I LOMBARD GENERAL INSURANCE CO LTD,ASHABEN WDO JAYESHKUMAR KANTILAL SHUKLA,ROYAL SUNDARAM ALLIANZ INSURANCE CO LTD,PRATAPBHAI DHULABHAI VANJARA,PRATAPBHAI DHULABHAI VANJARA,INSUURANCE CO OF	,RULE SERVED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
42103	FA/2302/2014	14/08/2014	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	RAHUL PRIYANKARBHAI SAAKYA,RAVI AMITKUMAR SONI,PRIYANKAR GOVINDJI SAAKYA	
42104	FA/2303/2014	14/08/2014	ORIENTAL INSURANCE COMPANY LTD,	MR AJAY R MEHTA	HIREN CHUNILAL PATEL,RAVI AMITKUMAR SONI,PRIYANKAR GOVINDJI SAAKYA	
42105	FA/2307/2014	01/09/2014	SUMAN RAMCHANDRA SONKHAR (MINOR) THRO' MOTHER,	MR.VINAYAK R RAVAL	DAUDBHAI SULEMANBHAI VORA,AAMIRBHAI YUSUFBHAI VORA,NATIONAL INSURANCE COMPANY LTD	,MR DAKSHESH MEHTA
42106	FA/2309/2014	01/09/2014	POPATBHAI RAVABHAI KOLI,	MR MEHUL S SHAH	JERAM KARSAN PRAJAPATI,ICICI LOMBARD GENERAL INSURANCE CO LTD	
42107	FA/2311/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEVBHAI VENABHAI,	MR AV PRAJAPATI
42108	FA/2312/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LAVJIBHAI KALIDAS,	MR AV PRAJAPATI

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42109	FA/2313/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BALDEVBHAI GOVABHAI,	MR AV PRAJAPATI
42110	FA/2314/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MUKESHKUMAR MANEKLAL,	MR AV PRAJAPATI
42111	FA/2315/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BACHUJI KALAJI,	MR AV PRAJAPATI
42112	FA/2316/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASMUKHBHAI VENABHAI,	MR AV PRAJAPATI
42113	FA/2317/2014	22/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHIKHAJI MOHANJI,	MR AV PRAJAPATI
42114	FA/2318/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI GHANSHYAMBHAI,	
42115	FA/2319/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI MOHANBHAI,	
42116	FA/2320/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVANBHAI DEVKARANBHAI,	
42117	FA/2321/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAURABHBHAI NATVARBHAI,	
42118	FA/2322/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JITENDRABHAI AMRUTBHAI,	
42119	FA/2323/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI NATVARBHAI,	
42120	FA/2324/2014	14/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI ODHAVJIBHAI,	
42121	FA/2325/2014	04/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHINDRABEN WD-O VASANTBHAI PARSHOTTAMBHAI,	MR KM SHETH
42122	FA/2326/2014	15/07/2014	HEMANT RATILAL RANA,	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
42123	FA/2331/2014	22/06/2015	LALSINH PARBATSINH MAKWANA,RAJUSINH PARBATSINH MAKWANA,NAVALSINH PARBATSINH MAKWANA,AMARSINH PARBATSINH MAKWANA,ASHABA PARBATSINH MAKWANA,TELSIBA PARBATSINH MAKWANA,GEETA PARBATSINH MAKWANA,DIVABA PARBATSINH MAKWANA	MR R.K.MANSURI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
42124	FA/2332/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAKASHBHAI RAMABHAI,	MR AV PRAJAPATI
42125	FA/2333/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKORE CHHAGANJI RANCHHODJI,THAKORE KANTIJI RANCHHODJI	
42126	FA/2334/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KODARBEN VISABHAI,	MR AV PRAJAPATI
42127	FA/2335/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI KACHARABHAI,	MR AV PRAJAPATI
42128	FA/2336/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARVOVANDAS ISHVARBHAI,	MR AV PRAJAPATI
42129	FA/2337/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOBANBHAI AMTHARAM,	
42130	FA/2338/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVABHAI SHANKARBHAI,	MR AV PRAJAPATI
42131	FA/2339/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI MANGALBHAI,PATEL GIRDHARBHAI KHEMABHAI	
42132	FA/2340/2014	10/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI DWARKADAS,	

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42133	FA/2341/2014	13/03/2015	DAHYABHAI GANESHDAS PATEL,LILABEN DAHYABHAI PATEL	MR TEJAS P SATTA,MR JAYESH V PATEL	IKBALBHAI SHERUBHAI SIPAI,PATEL SURESHKUMAR RANCHHODDAS,NEW INDIA INSURANCE COMPANY LTD	,MR PALAK H THAKKAR
42134	FA/2350/2014	20/08/2014	MEHBUBBHAI MOHAMMADBHAI SITAFALWALA - SINCE DECD.,SHAHIN MEHBUBBHAI SITAFALWALA,SAJID MEHBUBBHAI SITAFALWALA,JIGNASHA KAMLESH YADAV,ASHMITA DHANANJAY YADAV,ASHOK NATVARLAL TANNA,JYOTI ASHOK TANNA,LALJIBHAI RAVJIBHAI PRAJAPATI,CHAMPABEN DAMJIBHAI YADAV	,MR DHAVAL D VYAS	DANESH SAFRUDDIN PATEL,BHAGVANJI MANJI PATEL,RATILAL VASHRAMBHAI BARIYA,PREMILABEN HARSHADBHAI JOSHI,KALPNA PANKAJ LAKDAWALA,BAKULKUMAR JAYANTILAL THAKKAR,GULABBHAI JETHALAL POPAT,DHANJIBHAI DAHYABHAI PATEL,MUKESHBHAI SHAMJIBHAI DANGODARA,PRAYOGI MUKESH DANGODARA,SHARIFBHAI NOORMOHAMMAD PALEJA,BHIKHUBHAI MUSABHAI MANSURI,RAUFBHAI KARIMBHAI MANSURI,DAMJIBHAI KUNWARJI YADAV	
42135	FA/2353/2014	26/08/2014	HITESH (ALIAS HIMAT) BHOJABHAI BORICHA,	MR ANILKUMAR D MARU	MADHUBEN HIMAT BORICHA,	
42136	FA/2354/2014	30/10/2017	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	BABITABEN WD-O. AJITPRATAPSINH SURENDRAPALSINH,ASUTOSH AJITPRATAPSINH GAUTAM (MINOR),AVINASH AJITPRATAPSINH GAUTAM (MINOR),MAHIMA AJITPRATAPSINH GAUTAM (MINOR),SURENDRAPALSINH JARKHENDESINH GAUTAM,ASHABEN SURENDRAPALSINH GAUTAM,MAHENDRAKUMAR KESHAJI THAKOR,BABULAL MANJIBHAI PATEL	RULE SERVED,RULE UNSERVED,MR TANMAY B KARIA,MR. JAYNEEL S PARIKH
42137	FA/2355/2014	29/09/2014	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAMESHBHAI NAGJIBHAI VASAVA,KAUSHIKBHAI RANCHHODBHAI TADVI,CHAUHAN IMRANKHAN RAHEMATKHAN,PARESHBHAI RATILAL PANCHAL,SAHERABANU ANWARKHAN THAKOR,MALUBIBI ANVARKHAN THAKOR,MAHAMAD JAFRULLAKHAN ANVARKHAN,ALTAFHUSEIN ANVARKHAN THAKOR	
42138	FA/2357/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUBHASHCHANDRA MANSUKHBHAI PATEL,	MR P P MAJMUDAR,MR N R DESAI
42139	FA/2360/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI MATHURBHAI PRAJAPATI,	RULE UNSERVED
42140	FA/2361/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI DAHYABHAI,	MR P P MAJMUDAR,MR N R DESAI
42141	FA/2363/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR THAKORBHAI HIMATBHAI,	MR P P MAJMUDAR,MR N R DESAI
42142	FA/2364/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTILAL SOMABHAI,	MR P P MAJMUDAR,MR N R DESAI
42143	FA/2366/2014	20/03/2015	NEW INDIA INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	MANISHABEN SANJAYBHAI TRIBHOVANDAS MODI,MINOR RUDRAKUMAR SANJAYBHAI MODI,MINOR RISHIKUMAR SANJAYBHAI MODI,KAILASHBEN TRIBHOVANDAS MODI,MANGUBEN CHHAGANBHAI VASAVA,BHAGVANJIBHAI DHUSABHAI SHELADIYA	DELETED,MR MTM HAKIM
42144	FA/2369/2014	22/07/2014	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	KALPESH BALVANTRAI MEHTA,SHRINATH TRAVELS,PRAKASHCHANDRA MADANLALJI KABRA,NANDKISHORE GOPILAL MEHTA	

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42145	FA/2370/2014	17/07/2015	PRAFULABEN JANADRANBHAI JANI,	HL PATEL ADVOCATES	NARENDRASINH JATUBHA PARMAR,TRISHUL TRANSPORT CO.,ORIENTAL INSRUANCE COMPANY LTD	NOTICE SERVED,MR DAKSHESH MEHTA,MS JAYDEVI K JOSHI
42146	FA/2372/2014	17/07/2018	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHANABHAI GOVINDBHAI TADVI,SHANABHAI GOVINDBHAI TADVI,HEIRS AND LRS OF DECD. TARASINH PREMJIBHAI TADVI,LALITABEN TARASINH TADVI,HITESHBHAI TARASINH TADVI,PREMJIBHAI DAHYABHAI TADVI,SAVITABEN PREMJIBHAI TADVI	,RULE UNSERVED,MR MTM HAKIM
42147	FA/2378/2014	10/07/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DAMUBHAI MALABHAI MAKWANA,DHARMESHBHAI INDRAVADAN PATEL,SURESHBHAI RAMANBHAI DABGAR	
42148	FA/2379/2014	10/07/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DAMUBHAI MALABHAI MAKWANA,DHARMESHBHAI INDRAVADAN PATEL,BHARATBHAI DHULABHAI BHATIA	
42149	FA/2380/2014	10/07/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DAMUBHAI MALABHAI MAKWANA,DHARMESHBHAI INDRAVADAN PATEL,LAKSHMIKANT DHULABHAI BHATIA	
42150	FA/2383/2014	19/08/2014	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	AMIT MAVJIBHAI KHYOYANI,MUKESH MOHANLAL JOSHI	
42151	FA/2384/2014	03/12/2014	ABDUL KADAR MOHMMED USMAN IDARIYA,	MR R.K.MANSURI	SISODIYA KARANSINH KALUSINH,ORIENTAL INSRUANCE COMPANY LTD	,(MR MAULIK J SHELAT)
42152	FA/2387/2014	11/06/2018	RAMESHCHANDRA DAHYABHAI KUKADIYA,SHARDABEN RAMESHCHANDRA KUKADIYA	MR.HIREN M MODI	HITEN KANUBHAI GANDHI ALIAS HITEN KANUBHAI PATEL,RESPONDENT,NATIONAL INSURANCE COMPANY LTD.	,RULE UNSERVED,MR VIBHUTI NANAVATI
42153	FA/2390/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAHULBHAI MUKESHBHAI THROUGH HIS NATURAL GUARDIAN SONALBEN M MUJPARA,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE
42154	FA/2391/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KISANBHAI PUJABHAI BAVAJI,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE
42155	FA/2392/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHOTIBEN DHANSINGHBHAI BHAIYAJI,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE
42156	FA/2393/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KAILASHBEN BHARATSINH JADEJA THROGUH BHARATSINH N JADEJA,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE
42157	FA/2394/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DHARMISHTABEN RAMESHBHAI DADRECHA THROUGH RAMESHBHAI B DADRECHA,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE

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42158	FA/2395/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RADHIKABEN ALIAS RADHIBEN NANUBHAI,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE
42159	FA/2396/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GEETABEN ALIAS MEENABEN VAJABHAI BHARVAD,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR BHAVESH D HAJARE
42160	FA/2397/2014	14/12/2019	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEELABEN BHARATSINH JADEJA,CHIMANLAL HARGOVINDBHAI MAKWANA,MUKESHBHAI RAGHUBHAI MUJPARA,RABARI JILBHAI KARAMSINHBHAI,SHANKARBHAI BALUBHAI BHARVAD	RULE SERVED,REFUSED SERVED (R)(70),MR KIRTIDEV R DAVE,MR BHAVESH D HAJARE
42161	FA/2399/2014	30/07/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	JAYESHBHAI NANJIBHAI BARAIYA,UDAYBHAI NAVINCHANDRA SHAH	
42162	FA/2400/2014	11/02/2017	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RANMAL PUNJA ODEDARA,PURIBEN RANMAL ODEDARA,NATHA JIVA MODHWADIYA,KISHORBHAI VEJABHAI AAGATH	RULE SERVED
42163	FA/2401/2014	14/07/2014	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	JIVANBHAI VIRABHAI MAHIDA,DELETED,LAXMIBEN CHANDRAKANTBHAI MAHIDAS,HEMANGINI CHANDRAKANTBHAI MAHIDA,SADEVAN MOHANBHAI,DINESHBHAI JIVABHAI PATEL	
42164	FA/2404/2014	14/07/2014	RITESH BHARAT AGRAWAT,	MR MEHUL S SHAH	HARSIDHA TRANSPORT CO,NATIONAL INSURANCE CO. LTD,MANIJBHAI SURESHBHAI HUMBAL,NEW INDIA INSURANCE CO LTD	
42165	FA/2407/2014	22/08/2014	MANJIBHAI BHIKHABHAI VAGHAMSHI (SORATHIYA),	MR MEHUL S SHAH	BHARATKUMAR HARIRAM RUPAREL,CHINTUBHAI I THAKKAR,NEW INDIA INSURANCE CO LTD	
42166	FA/2410/2014	21/01/2015	JITENDRA ALIAS PINTU RAMJIBHAI VAGHELA,	MR VIRAL M PANDYA	GUJARAT STATE TRANSPORT SERVICE CORPORATION,ASHWAMEGH TRAVELS,UNITED INDIA CORPORATION COMPANY	,MRS VASAVDATTA BHATT
42167	FA/2413/2014	15/07/2014	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	DASHRATHBHAI RAVJIBHAI CHAUHAN,VINIBEN DASHRATHBHAI CHAUHAN,SUDHIRSINH DASHRATHBHAI CHAUHAN-MINOR,JAYENDRAKUMAR DASHRATHBHAI CHAUHAN -MINOR,RAVJIBHAI BUDHABHAI CHAUHAN,AMRATBEN RAVJIBHAI CHAUHAN,BHOLUGIRI BALWANTGIRI GOSAI,NITINBHAI NAGJIBHAI PATEL	
42168	FA/2417/2014	24/07/2014	JAYANTIBHAI CHHAGANBHAI MEHTA,	MR DEEP D VYAS	MANUBHA LAKHUABHA SODHA,RELIANCE GENERAL INSURANCE COMPANY LTD,VIJAYKUMAR BHAVSINGBHAI NAKUM,ORIENTAL INSRUANCE COMPANY LTD,VIJENDRASINH MANUBHA SODHA	,MR KK NAIR,MR VIBHUTI NANAVATI
42169	FA/2418/2014	24/09/2014	UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	RAKESH HASMUKHBHAI ROSHANIYA,JAYDEV GOVINDRAM ARYA	
42170	FA/2419/2014	05/08/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SURESHBHAI JESINGBHAI BHARVAD,GOVINDBHAI M BHARWAD,LALJIBHAI SOMABHAI PRAJAPATI	
42171	FA/2423/2014	15/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDUL MAJID AHMAD ASMAL TIJORIWALA,	
42172	FA/2424/2014	15/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUSA ABDULLAH VALI,	

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42173	FA/2425/2014	15/07/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB USMANGANI IBRAHIM,	
42174	FA/2429/2014	13/08/2014	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	AMARGIT KAPILDEV,	MR NIRAV V JOSHI
42175	FA/2430/2014	25/07/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIPULBHAI ISHWARBHAI DALVADI,KARIMUDDIN MOIUDDIN MALEK	
42176	FA/2432/2014	31/07/2014	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	BHAGVANJIBHAI DEVRAJBHAI HIRPARA,HEIRS OF DECD. NAGABHAI ALIAS NAGJIBHAI JIVABHAI CHANDRAWADIYA,SHANTABEN NAGABHAI CHANDRAVADIYA,VIRAMBHAI NAGABHAI CHANDRAVADIYA,DHANIBEN JIVABHAI CHANDRAVADIYA	
42177	FA/2433/2014	17/07/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MUKESHKUMAR BHURELI MORYA,RAMJIBHAI A MYATRA,VINODKUMAR SHIVGULAM PAL,DISHANT HASMUKH KELA,NEW INDIA ASSURANCE COMPANY LIMITED,JAYRAM RAGHUNATH SHETTY	
42178	FA/2434/2014	04/08/2017	LAXMANBHAI DAHYABHAI PRAJAPATI,MANJUBEN DAHYABHAI PRAJAPATI	MR DHIRAJ M PATEL	SOMAJI PUJAJI THAKOR,MADHUBEN PUJAJI THAKOR,MANUJI PUJAJI THAKOR,KAILASHBEN PUJAJI THAKOR,KALIDAS JOYTARAM PRAJAPATI,RAVINDRAKUMAR KALIDAS PRAJAPATI,UMESH JAYANTILAL DESAI,SANJAY JAYANTILAL DESAI,RABARI JAYRAMBHAI CHEHARBHAI,MALJIBHAI CHEHARBHAI,BHARVAD KIRITBHAI JIVANBHAI	,RULE SERVED,MR HD VASAVADA,(MS MANSHI A MACWAN),MR MAULIK R SHAH
42179	FA/2435/2014	04/08/2017	DAHYABHAI DHANABHAI PRAJAPATI,LAXMANBHAI DAHYABHAI PRAJAPATI,MANJUBHAI DAHYABHAI PRAJAPATI,KALIDAS JOYTARAM PRAJAPATI,RAVINDRAKUMAR KALIDAS PRAJAPATI	MR DHIRAJ M PATEL	SOMAJI PUJAJI THAKOR,MADHUBEN PUJAJI THAKOR,MANUJI PUJAJI THAKOR,KAILASHBEN PUJAJI THAKOR	RULE NOT RECD BACK,MR HD VASAVADA,(MS MANSHI A MACWAN)
42180	FA/2437/2014	29/11/2018	VISHNUJI RAMAJI SINCE DECEASED THROUGH LEGAL HEIRS,KEVALJI MANAJI,MANJULABEN VISHNUJI,MANISH VISHNUJI,SHILPABEN VISHNUJI,MAHESH VISHNUJI	,MR JIGAR D DAVE	PUNJAJI HAMIRJI,VIKRAMJI PUNJAJI,INDUBEN PUNJAJI THAKOR,MEHUL PUNJAJI HAMIRJI - MINOR,SURYABEN PUNJAJI THAKOR,RANJANBEN PUNJAJI THAKOR,BHARTIBEN PUNJAJI THAKOR,NITIN PARSHOTTAMBHAI PATEL,KALPESH PARSHOTTAMBHAI PATEL,NARANBHAI BAKORBHAI PATEL,DEVENDRA NARANBHAI PATEL	MR SK PATEL,MR GAURAV P THAKOR
42181	FA/2440/2014	16/09/2014	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	CHINTAN ARUNKUMAR RAVAL,ASHISH ARUNKUMAR RAVAL	NOTICE SERVED BY DS,MR. YOGENDRA THAKORE
42182	FA/2441/2014	16/09/2014	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	CHINTAN ARUNKUMAR RAVAL,LEGAL HEIRS OF DECD INDIRABEN ARUNKUMAR RAVAL,SOMIBEN BABULAL RAVAL,BABULAL MADHAVLAL RAVAL,ASHISH ARUNKUMAR RAVAL	,NOTICE SERVED BY DS,MR. YOGENDRA THAKORE
42183	FA/2442/2014	16/09/2014	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	CHINTAN ARUNKUMAR RAVAL,RAVAL BIJALBEN DINESHKUMAR	DS AFF.NOT FILED (N),MR. YOGENDRA THAKORE
42184	FA/2443/2014	21/06/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRAFULBHAI CHHOTABHAI PATEL,URVIBEN PRAFULBHAI PATEL,YOGESHBHAI ISHWARBHAI PATEL,BHASKARBHAI VITHALBHAI PATEL,VALJIBHAI SURABHAI RABARI	RULE SERVED,(MR PARESH M DARJI)
42185	FA/2444/2014	12/07/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	ASHISHBHAI ANANTRAI PAREKH,ANANTRAI CHHAGANBHAI PAREKH,ASHABEN ANANTRAI PAREKH,NENSIBEN ANANTRAI PAREKH,DRASHTI ANANTRAI PAREKH,NARINDERSING GURNAMSING DAKRI,NEW INDIA ASSURANCE COMPANY,PATEL TRAVELS SERVICES LTD	,RULE SERVED,MR SUNIL B PARIKH,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42186	FA/2445/2014	12/07/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	KAJALBEN ASHISHBHAI PAREKH,ANANTRAI CHHAGANBHAI PAREKH,ASHABEN ANANTRAI PAREKH,NENSIBEN ANANTRAI PAREKH,DRASHTI ANANTRAI PAREKH,NARINDERSING GURNAMSING DAKRI,NEW INDIA ASSURANCE COMPANY,PATEL TRAVELS SERVICES LTD	,RULE SERVED,MR SUNIL B PARIKH,MR.HIREN M MODI
42187	FA/2446/2014	12/11/2014	AAPABHAI VIRABHAI GIDA,LILABEN AAPABHAI GIDA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RANJANBEN ALIAS KIRANBEN WD-O SURESHBHAI AAPABHAI,	MR DG SHUKLA
42188	FA/2450/2014	21/07/2014	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	NATVARBHAI ALIAS NATUBHAI GOVINDBHAI RATHODIA,SAVITABEN NATVARBHAI ALIAS NATUBHAI RATHODIA,LALJIBHAI LAXMANBHAI RATHODIA,JYOTISHBHAI DHULABHAI PATEL,ARVINDBHAI HARIBHAI PATEL	,MR MTM HAKIM
42189	FA/2451/2014	17/09/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SURESHBHAI ZINABHAI VASAVA,RAMESHBHAI MULAJIBHAI,HEIRS OF DECD. DALPATBHAI AMARSINGBHAI VASAVA,SNEHLATABEN WD-O. DALPATBHAI AMARSINGBHAI VASAVA,HEMANGINIBEN D VASAVA,JIGNISHABEN D VASAVA,GAURANGBHAI D VASAVA,VASAVA AMARSINGBHAI MANIYABHAI,VASAVA RAMANIBEN AMARSINGBHAI	,MR MTM HAKIM
42190	FA/2452/2014	17/09/2014	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SURESHBHAI ZINABHAI VASAVA,RAMESHBHAI MULAJIBHAI,GOVALIYA ALIAS GOVINDBHAI BAMANIYABHAI	,MR MTM HAKIM
42191	FA/2455/2014	26/06/2018	SAVITABEN RASIKLAL PATEL,VIHAL RASIKLAL PATEL,SHREE DEVELOPERS-PARTNERSHIP FIRM,VRUJESH RAMESHBHAI PATEL,VIHAL RASIKLAL PATEL	MR APURVA R KAPADIA	BHAGWANDAS DAHYABHAI CHAUHAN,	MR YH MOTIRAMANI,MR.DIVYES H G NIMAVAT
42192	FA/2457/2014	26/06/2018	SAVITABEN RASIKLAL PATEL,VIHAL RASIKLAL PATEL,SHREE DEVELOPERS-PARTNERSHIP FIRM,VRUJESH RAMESHBHAI PATEL,VIHAL RASIKLAL PATEL	MR APURVA R KAPADIA	BHAGWANDAS DULICHAND CHANDANI,	MR YH MOTIRAMANI,MR.DIVYES H G NIMAVAT
42193	FA/2462/2014	07/08/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	MATHURBHAI RAMJIBHAI PATEL,RAMJATAN BHAGWANCHAND THAKORE,RAMESHKUMAR BRIJLAL C/O HIMACHAL INTERSTATE,NATIONAL INSURANCE COMPANY THROUGH NATIONAL INSURANCE CO LTD,NARENDRABHAI MATHURBHAI PATEL	,MR SUNIL B PARIKH
42194	FA/2464/2014	08/02/2020	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MADARSHA MAHAMADSHA FAKIR,SULTANSA AEHMADSHA FAKIR,SALIMBHAI VALIBHAI MANSURI,MAKBULBHAI GAFURBHAI MANSURI	RULE SERVED,MR R.K.MANSURI
42195	FA/2468/2014	24/07/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JALIBEN MOHANBHAI DEVIPUJAK,HARSHUKHBHAI RAJSHIBHAI SOLANKI,B G GOSWAMI	
42196	FA/2469/2014	23/07/2014	UNITED INDIA INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ATULBHAI JAVANSINH PARMAR,UDESINH JAVANSINH PARMAR,BAIJIBEN BACHUBHAI RATHOD,THAKOREBHAI BACHUBHAI RATHOD,LALITABEN BACHUBHAI RATHOD	,HCLS COMMITTEE,MR P B KHAMBHOLJA
42197	FA/2470/2014	23/07/2014	IFFCO TOKIO GEN. INS. CO. LTD,	MR AJAY R MEHTA	REHANABANU W-O NASIRKHAN AZIZUDDIN PATHAN,TAPAN DINESHBHAI SHAH,DINESH NATWARLAL SHAH,NATIONAL INSURANCE CO LTD,FENIBEN D-O JITENDRABHAI PATEL,KUSUMBEN J PATEL	
42198	FA/2475/2014	04/08/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	JAGDISHBHAI BHIKHABHAI DAKI,BHARATBHAI NARAYANBHAI BHADARKA,RAMBHAI RUDABHAI BHADARKA	
42199	FA/2479/2014	24/07/2014	ORIENTAL INSURANCE CO. LTD,	MS KARUNA V RAHEVAR	JAGABHAI VARJANBHAI BHARWAD,SIDDHRAJSING CHANDUSING PADHIYAR,SHAILESHKUMAR HARISING RAJ	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42200	FA/2484/2014	05/08/2014	CHIEF DISTRICT HEALTH OFFICER,	MR HS MUNSHAW	RANA BHANABHAI MADABHAI,RANA SHANTABEN BHANABHAI,RANA RAMILABEN RAMANBHAI,RANA HITESHKUMAR RAMANBHAI L/H OF RES.NO.1,2,3,RANA TALINKUMAR RAMANBHAI L/H. OF RES.NO.1,2,3,RANA BIPINKUMAR RAMANBHAIL/H. OF RES.NO.1,2,3,,HARIJAN PALA DEVA ROSHIA,ALABHAI KIMABHAI MADAN,ORIENTAL INSURANCE COMPANY LTD	,DELETED
42201	FA/2487/2014	28/07/2014	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAMESH CHHAGANBHAI RUPSINH THAKOR,DILAVARSINH CHANUBHA JADEJA,BHARATBHAI KANABHAI VARCHAND,NEW INDIA ASSURANCE CO. LTD.,SHIVA BHERULAL JADEJA	
42202	FA/2488/2014	05/08/2014	MEENABEN MAKANBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MAGANBHAI MACHHI,UNITED INDIA INSURANCE COMPANY LIMITED	
42203	FA/2489/2014	05/08/2014	KAMALBHAI MAKANBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MAGANBHAI MACHHI,UNITED INDIA INSURANCE COMPANY LIMITED	
42204	FA/2490/2014	05/08/2014	MAKANBHAI PARSHOTTAMBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MAGANBHAI MACHHI,UNITED INDIA INSURANCE COMPANY LIMITED	
42205	FA/2491/2014	05/08/2014	KALPESH MAKANBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MAGANBHAI MACHHI,UNITED INDIA INSURANCE COMPANY LIMITED	
42206	FA/2492/2014	11/08/2014	DIVISIONAL CONTROLLER (PALANPUR),	MR HARDIK C RAWAL	DAHIBEN WO KHODAJI THAKOR,KHODAJI SO BECHARJI THAKOR,RAMESHJI SO KHODAJI THAKOR,AMRUTLAL NANJIBHAI	,MR.HIREN M MODI
42207	FA/2493/2014	28/07/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	SAVITABEN BHURABHAI RATHOD,JABARKHAN MAHAMMADKHAN PATHAN,PRITESHKUMAR HARIPRASAD KOTHARI	,(MS DARSHANA S PANDIT),HCLS COMMITTEE
42208	FA/2494/2014	28/07/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	PAPPUBEN PARVATBHAI RATHOD,JABARKHAN MAHAMMADKHAN PATHAN,PRITESHKUMAR HARIPRASAD KOTHARI	,(MS DARSHANA S PANDIT),HCLS COMMITTEE
42209	FA/2495/2014	08/12/2014	KAVITA NARANBHAI PATEL,	MR PINAKIN M RAVAL	DHARMESH VASANTBHAI MAKWANA,	MR JEET J BHATT
42210	FA/2499/2014	26/08/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KATHUBHAI PITHUBHAI DANDHEL,SAMATBHAI HAMABHAI MORI,GIRIRAJSINH CHUDASMA,BHUMI GIRIRAJSINH CHUDASMA MINOR THRO' NEETABEN GIRIRAJSINH CHUDASMA,NEETABEN GIRIRAJSINH CHUDASMA,JAYANDRABA MANHARSINH CHUDASMA,MANHARSINH TEUBHA CHUDASMA	,MR.HIREN M MODI
42211	FA/2501/2014	30/07/2014	DHIRUBHAI KANJIBHAI KARGAR,	MR BM MANGUKIYA	RAJABHAI SARDULBHAI GALANI,HDFC ERGO GENERAL INSURANCE COMPANY LTD	
42212	FA/2502/2014	30/07/2014	RAJABHAI SARDULBHAI GALANI,	MS BELA A PRAJAPATI	DHIRUBHAI KANJIBHAI KARGAR,HDFC ERGO GENERAL INSURANCE COMPANY LTD	
42213	FA/2510/2014	21/06/2018	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	ASIF KASAMBHAI AMRI,SAHISTA ASIF AMRI,AISHA ASIF AMRI MINOR THRO' SAHISTA ASIF AMRI,KASAMBIN SAYEED AMRI,JENIMBIN KASAMBHAI AMRI,GEETABA JITENDRASINH JADEJA	NOTICE NOT RECD BACK,RULE SERVED,MR PREMAL S RACHH
42214	FA/2511/2014	21/06/2018	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KETAN ASHOKBHAI DAUDRA,KRISHNABEN ASHOKBHAI DAUDRA,KALPESH ASHOKBHAI DAUDRA,GEETABA JITENDRASINH JADEJA	,RULE SERVED,MR KANDARP H DHOLAKIA
42215	FA/2512/2014	17/09/2014	BHARATKUMAR ISHWARLAL PATEL,	MR NV GANDHI	PURVI W-O BHARATKUMAR ISHWARLAL PATEL,	
42216	FA/2513/2014	17/11/2016	RUDABHAI GOVABHAI POPALIA,BHAGWANJIBHAI GOVABHAI POPALIA,PRAFULKUMAR GOVABHAI POPALIA	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	PRAVINKUMAR GOVABHAI POPALIA,UJAMBEN GOVABHAI POPALIA,GAURIBEN GOVABHAI POPALIA	,NOTICE SERVED BY DS,MR HARSHAD K PATEL

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42217	FA/2515/2014	10/09/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	REVABEN WD-O DHANJIBHAI MAGANBHAI PARMAR,MAYANKBHAI DHANJIBHAI PARMAR,JAYESHBHAI DHANJIBHAI PARMAR,ASHWINBHARTHI NAANBHARTHI GOSWAMI,MANGILAL H DAGA	
42218	FA/2521/2014	06/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI PREMJIBHAI,	MR AV PRAJAPATI
42219	FA/2522/2014	06/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEDHA GAM SAMSTA- LEGAL HEIR OF DECD. PATEL JADAVJI SUNDARJI,PATEL JAYANTIBHAI MANILAL	,MR AV PRAJAPATI
42220	FA/2523/2014	06/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI DUNGARSINHBHAI,	MR AV PRAJAPATI
42221	FA/2524/2014	06/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHUBHAI TRIKAMDAS,	MR AV PRAJAPATI
42222	FA/2525/2014	06/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRANLAL VALJIBHAI,	MR AV PRAJAPATI
42223	FA/2526/2014	06/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDRAKANTBHAI DALSHUKHBHAI,	MR AV PRAJAPATI
42224	FA/2527/2014	22/06/2016	RAVI COMMUNICATION PRIVATE LIMITED,	MR DIPAN DESAI	VADODARA MUNICIPAL CORPORATION,EXECUTIVE ENGINEER	NOTICE SERVED BY DS,MR MAULIK G NANAVATI
42225	FA/2528/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI JETHIDAS,PATEL SHANKARBHAI MOTIRAM	,MR AV PRAJAPATI
42226	FA/2529/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI MAHADEVBHAI AND PATEL JETHABHAI SHIVABHAI,PATEL GOVINDBHAI JETHABHAI	,MR AV PRAJAPATI
42227	FA/2530/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI KHEMABHAI,	MR AV PRAJAPATI
42228	FA/2531/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DIVALIBEN KHEMABHAI,PATEL BABUBHAI KHEMABHAI	MR AV PRAJAPATI
42229	FA/2532/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAROTTAMBHAI MOHANBHAI,	MR AV PRAJAPATI
42230	FA/2533/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL BHIKHABHAI,	MR AV PRAJAPATI
42231	FA/2534/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI ISHWARBHAI,	MR AV PRAJAPATI
42232	FA/2535/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI KASHIRAM,	MR AV PRAJAPATI
42233	FA/2536/2014	06/08/2014	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SATISHBHAI JESANGBHAI,	MR AV PRAJAPATI
42234	FA/2537/2014	04/08/2014	PURVI YOGENBHAI RAWAL,	MR AB VYAS,MS.P J.JOSHI	LATTABEN MUKUNDBHAI RAWAL,YOGENKUMAR MUKUNDLAL RAWAL	,MR PANKAJ K SONI
42235	FA/2538/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	CHANDRIKABEN MAHENDRABHAI SHAH,RAKESH MAHENDRABHAI SHAH,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI
42236	FA/2539/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	TEJASKUMAR CHANDRAKANTBHAI BHAVSAR,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	
42237	FA/2540/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	MAHENDRABHAI ALIAS MAHESHBHAI MATHURBHAI PRAJAPATI,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI

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42238	FA/2541/2014	05/08/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	SURESHBHAI CHHOTUBHAI PATEL,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI
42239	FA/2542/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	BIPINBHAI ALIAS BAKABHAI KANTIBHAI MISTRY,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI
42240	FA/2543/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	BHUPENDRABHAI AMBALAL RAKEDIA -DOSHI-,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI
42241	FA/2544/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	VIJAYKUMAR MANILAL SONI,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI
42242	FA/2545/2014	05/08/2014	DIVISIONAL CONTROLLER (HIMMATNAGAR),	MR HARDIK C RAWAL	DHEERAJBHAI THAKORBHAI GOHIL,VIJAY ALIAS SHAMBHU PRAVINBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,MADHAVLAL HIRJIBHAI PATEL	,MR R.K.MANSURI
42243	FA/2548/2014	18/12/2015	KHODABHAI LAKHAMANBHAI,	MR DEVANG J JOSHI	DHARMENDRAKUMAR PRAVINBHAI,VIRAJ RAMESHBHAI THAKKAR	NOTICE SERVED BY DS,REFUSED SERVED (N) (10)
42244	FA/2551/2014	22/02/2017	SHANTABEN RAMKISHAN NEPALI,GOPI RAMKISHAN NEPALI	MR M T SAIYAD	KALIDAS VENKATRAV,	MR MEHUL S SHAH
42245	FA/2552/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	NARESHKUMAR JAVSING BAMANIYA,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42246	FA/2553/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	PARVATIBEN WD-O RATANSINH DEVABHAI,AJITBHAI RATANSINH RATHOD,BABUBHAI RATANSINH RATHOD,HETALBEN RATANSINH RATHOD,MUKESHKUMAR VIRSINGHBHAI THAKUR,RAMLAL S-O. KANHAJI SEPATA	RULE SERVED,MR.HIREN M MODI,J M TALOTA
42247	FA/2554/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	PARVATIBEN WD-O. RATANSINH DEVABHAI,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42248	FA/2555/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	NILESHBHAI NANABHAI ALIAS DOLIABHAI SOLANKI,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	,RULE NOT RECD BACK,RULE UNSERVED
42249	FA/2557/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	NAVLIBEN W-O GOPALBHAI ALIAS GOKALBHAI PARMAR,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42250	FA/2558/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	MITHADIBEN MAKANSINH DEBABHAI RATHOD,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	,RULE NOT RECD BACK,MR.HIREN M MODI
42251	FA/2559/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	KOKILABEN D-O. KUBERBHAI PARMAR,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42252	FA/2560/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	VANITABEN D-O. VIRSINGBHAI PARMAR,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42253	FA/2564/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	MANJULABEN D-O AMARSINH MAKANSINH RATHOD,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42254	FA/2565/2014	30/04/2020	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	VIJAYBHAI HIRABHAI RATHOD,MUKESHKUMAR VIRSINGBHAI THAKUR,RAMLAL SO KANHAJI SEPATA	MR.HIREN M MODI,J M TALOTA
42255	FA/2566/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JAGVIJANBHAI MOHANLAL,	MR AV PRAJAPATI
42256	FA/2567/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI KANJIBHAI AMBARAMDAS,	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42257	FA/2568/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL CHAGANBHAI SHIVRAMDAS,SHANTABEN CHAGANBHAI PATEL,CHARUMATIBEN CHAGNABHAI PATEL,DINESHBHAI CHAGANBHAI PATEL,HARGOVBHAI CHAGANBHAI PATEL,KIRITBHAI CHAGANBHAI PATEL	,MR AV PRAJAPATI
42258	FA/2569/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MADHABHAI MOHANLAL,	MR AV PRAJAPATI
42259	FA/2570/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RATHOD PARSHOTTAMBHAI HIRABHAI,	MR AV PRAJAPATI
42260	FA/2571/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR CHATURJI MOHANJI,THAKOR DHULIBEN CHATURJI,THAKOR SHARDABEN CHATURJI,THAKOR KAPILABEN CHATURJI,THAKOR SITABEN CHATURJI,THAKOR BHIKHAJI CHATURJI	,MR AV PRAJAPATI
42261	FA/2572/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PRAJAPATI MOHANBHAI RAMABHAI,	MR AV PRAJAPATI
42262	FA/2573/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KANTIBHAI HIRABHAI,	MR AV PRAJAPATI
42263	FA/2574/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMRUTBHAI AMBARAMDAS,	MR AV PRAJAPATI
42264	FA/2575/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NAVNITBHAI PRAHALADBHAI,	
42265	FA/2576/2014	05/08/2014	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL HARGOVANBHAI RAMABHAI,	MR AV PRAJAPATI
42266	FA/2577/2014	05/08/2014	MANAGER- UNITED INDIA INSURANCE CO LTD,	MS HINA DESAI	THAKOR PARBATBHAI ALIAS PARVATJI DHANAJI,THAKOR SHANTABEN PARBATBHAI ALIAS PARBATJI,THAKOR NENAJI ALIAS LALALJI PARBATBHAI ALIAS PARBATJI,PATEL BABUBHAI TRIBHOVANDAS	MR. YOGENDRA THAKORE,MR. HARSH K THAKAR
42267	FA/2578/2014	15/06/2015	GUJARAT STATE,CHIEF TOWN PLANNER,DEPUTY TOWN PLANNER	GOVERNMENT PLEADER	DIPIKA PINAKIN BHATIA,	(MR AS SUPEHIA)
42268	FA/2579/2014	21/10/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	VIMLABEN BHIKHUBHAI KAKADIYA,RAVI BHIKHUBHAI KAKADIYA,UDAY BHIKHUBHAI KAAKDIYA,SAKARBEN DEVRAJBHAI KAKADIYA,MATRABHAI KATHADBHAI DANGAR	,RULE SERVED,MR. BHAUMIK DHOLARIYA
42269	FA/2580/2014	15/06/2016	BINABEN BHAVESHKUMAR MUCHHALA,	MR. JAY M THAKKAR	BHAVESHKUMAR GOVINDBHAI MUCHHALA,	MR KRUNAL L SHAHI
42270	FA/2583/2014	19/12/2014	CHAGANBHAI SIMABHAI RATHOD,DAULATBHAI NATHUBHAI PATEL	MR NV GANDHI	SUNITABEN WD-O KAMLESHBHAI BABUBHAI GAMIT,VISHALKUMAR KAMLESHBHAI- MINOR THRO' MOTHER SUNITABEN WD-O KAMLESHBHAI BABUBHAI GAMIT,VIRALKUMAR KAMLESHBHAI MINOR THRO' MOTHER SUNITABEN WD-O KAMLESHBHAI BABUBHAI GAMIT,VIVEKKUMAR KAMLESHBHAI MINOR THRO' MOTHER SUNITABEN WD-O KAMLESHBHAI BABUBHAI GAMIT,BABUBHAI CHEMTABHAI GAMIT,JAYABEN BABUBHAI GAMIT	
42271	FA/2584/2014	19/12/2014	CHITRA PRADIPBHAI JOSHI,PRADIPBHAI MANUBHAI JOSHI	MS MEGHA JANI	NALINBHAI KANTILAL SHAH,RAKSHABEN NALINBHAI SHAH,BHAVESH NALINBHAI SHAH	,(MR MAULIK J SHELAT)
42272	FA/2592/2014	22/09/2014	DAXABEN ARVINDKUMAR DAVE,NISHANT ARVINDKUMAR DAVE,HIRAL ARVINDKUMAR DAVE	MR. RAHUL R DHOLAKIA	MULJIBHAI A MAHERIYA,RELIANCE GENERAL INSURANCE CO LTD,JAGRUTI NISHANT DAVE,SAKUBHAI RATILAL THAKOR	,MR VIBHUTI NANAVATI,MR VIJAY J SHAH,MR ANKIT B PANDYA
42273	FA/2604/2014	16/11/2016	DHIRUBHAI LALJIBHAI,BHAGWANBHAI LALJIBHAI,GORDHANBHAI LALJIBHAI	MR VASANTS SHAH	RANJANBEN RAMSANGBHAI W-O. VIPULKUMAR NATVARBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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42274	FA/2605/2014	17/09/2018	BENI AGRO PRODUCTS PVT LTD,	MR JINESH H KAPADIA	HIREN JITENDRA PANDYA,UNITED INDIA INSURANCE COMPANY LIMITED.	MR VIBHUTI NANAVATI,MR SAURABH M PATEL
42275	FA/2606/2014	18/11/2014	YUSUFBHAI KADARBHAI SINCE DECD. THROUGH HEIRS,FATMABEN KADARBHAI SAYED	MR JAYSINH R JADEJA	SURESHSINH BABUSINH RAJPUT,KAUSHIKBHAI SUKHALAL JAIN,NEW INDIA INSURANCE CO,JAGRUPSINH AVTARSINH,UNITED INDIA INSURANCE CO,RAMJIBHAI HAMIRBHAI VIRDA	,MS SONAL D VYAS,MR PALAK H THAKKAR
42276	FA/2607/2014	08/12/2016	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	MOHANSINH KHODABHAI MAHIDA THROUGH HEIRS,DHIRAJBEN MOHANSINH MAHIDA,VIJAYSINH MOHANSINH MAHIDA,SURENDRASINH MOHANSINH MAHIDA,BHAVNABEN MOHANSINH MAHIDA,YUSUF MOHAMMADMUSTAK DIWAN,SOMSINH BHUPASINH JADAV,UNITED INDIA INSURANCE CO LTD	,RULE NOT RECD BACK,MR DN PANDYA,MS HINA DESAI
42277	FA/2611/2014	08/08/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	DHARMESHBHAI VITHALBHAI BABARIYA,KIRITBHAI NANJIBHAI SOLANKI,NANIBHAI UKABHAI SOLANKI	
42278	FA/2618/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	BUDHAJI NATHAJI,MAGANJI NATHAJI,DECEASED RAMTUJI NATHAJI THROUGH HIS LEGAL HEIRS,MOTIBEN RAMTUJI,PARBATJI RAMTUJI,KANTABEN RAMTUJI,DECEASED KALAJI RAMTUJI THROUGH HIS LEGAL HEIRS,LAXMANJI RAMTUJI,MUKESH RAMTUJI,DAKSHABEN KALAJI,KAMLESHBHAI KALAJI BEING MINORS & NAT.GUR.3.4.1,KAVITABEN KALAJI BEING MINOR & NAT.GUR.3.4.1,NARANJI NATHAJI,SATABEN CHAGANJI,JASUBEN CHAGANJI,SAMUBEN CHAGANJI,LAXMIBEN CHAGANJI,LILABEN CHAGANJI,LALBHAI CHAGANJI,SPECIAL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK,RULE SERVED
42279	FA/2619/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	JAYANTIBHAI ZAVERBHAI AMIN,ARVINDBHAI ZAVERBHAI AMIN,DECEASED KANTIBHAI ZAVERBHAI AMIN THRO HIS LEGAL HEIRS,CHANDRIKABEN KANTIBHAI AMIN,DAKSHABEN KANTIBHAI AMIN,DECEASED DEVENDRABHAI KANTIBHAI AMIN THRO HIS HEIRS,PRADIPBHAI KANTIBHAI AMIN,JAIDEVBHAI KANTIBHAI AMIN,VINABEN DEVENDRABHAI AMIN,JANKIBEN DEVENDRABHAI AMIN,RASESH DEVENDRABHAI AMIN,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,UNSERVED EXPIRED (R),MR GM AMIN
42280	FA/2620/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	JAYANTIBHAI ZAVERBHAI AMIN,ARVINDBHAI ZAVERBHAI AMIN,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR GM AMIN
42281	FA/2621/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	ANANTBHAI ZAVERBHAI AMIN,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR GM AMIN
42282	FA/2622/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	KESHAVLAL AMBALAL PATEL,DECEASED VINUBHAI KESHAVLAL PATELTHRO HIS LEGAL HEIRS,GHANSHYAMBHAI KESHAVLAL,VIMLABEN KESHAVLAL PATEL,CHETANKUMAR KESHAVLAL PATEL,MUNJULABEN KESHAVLAL PATEL,LILAVATIBEN VINUBHAI AMIN,DIPIKABEN VINUBHAI AMIN,KALPESHBHAI VINUBHAI AMIN,ALPESHBHAI VINUBHAI AMIN,SPECIAL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK,RULE SERVED,MR GM AMIN

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42283	FA/2623/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	DECEASED KESHAVLAL AMBALAL PATEL THROUGH HIS LEGAL HEIRS,HIRABEN KESHAVLAL PATEL,VINUBHAI KESHAVLAL PATEL,GHANSHYAMBHAI KESHAVLAL PATEL,VIMLABEN KESHAVLAL PATEL,MANJULABEN KESHAVLAL PATEL,CHETANKUMAR KESHAVLAL PATEL,DECEASED MANUBHAI CHOTTALAL PATEL THRO HIS LEGAL HEIRS,SAMJUBEN MANUBHAI PATEL,KAMLESHBHAI MANUBHAI PATEL,DINESHBHAI MANUBHAI PATEL,KANTIBHAI CHOTTALAL PATEL,DECEASED RASIKBHAI CHOTTALAL PATEL THRO HIS LEGAL HEIRS,MANJULABEN RASIKBHAI PATEL,KIRAN RASIKBHAI PATEL,JIGNESH RASIKBHAI PATEL,DECEASED JASHUBHAI CHOTTALAL PATEL THRO HIS LEGAL HEIRS,NAYNABEN JASHUBHAI PATEL,ASMITABEN JASHUBHAI PATEL,MANISHABEN JASHUBHAI PATEL,TWINKLEBEN JASHUBHAI PATEL,SHIVANGIBEN JASHUBHAI PATEL,BHAVINBHAI JASHUBHAI PATEL,CHANCHALBEN CHOTTALAL PATEL,SPECIAL LAND ACQUISITION OFFICER	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
42284	FA/2624/2014	27/08/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	BHAVNABEN WD-O PARSOTTAMDAS MADHAVDAS LALCHANDANI,BHAVITABEN PARSOTTAMDAS,RAHUL PARSOTTAMDAS MINOR THRO' BHAVNABEN WD-O PARSOTTAMDAS,MADHAVDAS THHUMIMAL LALCHANDANI	MR MEHUL S SHAH
42285	FA/2625/2014	13/08/2014	NATIONAL INSURANCE COMPANY LTD.,	MR SUNIL B PARIKH	MAKWANA NATHAJI JAWANJI,MAKWANA GAMAJI JAWANJI,MAKWANA AMRAJI JAWANJI,MAKWANA BALAJI JAWANJI,MAGTURAM MURLIDHAR MISTRI	,MR R.K.MANSURI
42286	FA/2626/2014	29/06/2016	KHARTA RAM CHOWDHARY,	MR KH BAXI	UNION OF INDIA,	MR DEVANG VYAS,PRIYANK P LODHA
42287	FA/2628/2014	29/06/2016	KHARTA RAM CHOWDHARY,	MR KH BAXI	UNION OF INDIA,	MR DEVANG VYAS,PRIYANK P LODHA
42288	FA/2629/2014	11/08/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MAHENDRASINH RAJSINH RAJGOR,MOHANLAL MUMAYA VANAVA	
42289	FA/2631/2014	15/10/2015	LILABEN AMRUTBHAI PATEL,NILESHKUMAR AMURUTBHAI PATEL,YOGINABEN AMRUTBHAI PATEL,ASHABEN AMRUTBHAI PATEL,DIPIKABEN AMRUTBHAI PATEL	MR DG SHUKLA	UNION OF INDIA,RAILWAY CLAIMS TRIBUNAL	DELETED,MS ARCHANA U AMIN
42290	FA/2633/2014	11/08/2014	VIJYABEN @ VINUBHAI KANABHAI RATHOD,	MR. JAY M THAKKAR	GANGJIBHAI GORABHAI SONDERVA- HARIJAN,	MR PREMAL S RACHH
42291	FA/2641/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIRJIBHAI AMBABHAI METALIYA,DHIRUBHAI SHAMJIBHAI RETHALIYA,NATIONAL INSURANCE COMPANY LIMITED,KISHOREBHAI VALJIBHAI METALIYA,VALJIBHAI SOMABHAI METALIYA,MADHUBEN VALJIBHAI METALIYA,ASHOKBHAI VALJIBHAI METALIYA	,RULE SERVED,(MR MAULIK J SHELAT),MR PANKAJ R DESAI,MR. HEMAL SHAH
42292	FA/2643/2014	25/08/2014	SHAILESH LAXMANBHAI BAMANIA,	MR VISHAL B MEHTA	PARULBEN WO SHAILESH LAXMANBHAI,	
42293	FA/2644/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AHEMADMIYA ABDULMIYA SHAIKH,ABHESINH UDESINH PARMAR,AMARSINH HEMABHAI KHANT,RAJESHKUMAR MANGALBHAI VAGHELA	RULE SERVED,RULE UNSERVED,MR AMIT C NANAVATI
42294	FA/2648/2014	02/09/2014	DRASHTIBEN TUSHARBHAI MEHTA,	MR PANKAJ R DESAI	TRUSTEE OF RAJHANS EDUCATIONAL - INDRANEEL RAJYAGURU,BHARTI AXA INSURANCE CO LTD	,MR VIBHUTI NANAVATI
42295	FA/2661/2014	13/08/2014	SHASHI KUMAR MOHATA - HUF,	MR DILIP B RANA	INVESTOR'S CLUB,APTECH LIMITED,RAYMONDS LIMITED,ANDHRA VALLEY POWER SUPPLY CO. LIMITED	

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42296	FA/2662/2014	27/04/2017	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	CHAMPABEN WD-O VASANTBHAI ALIAS VARSANBHAI,MALDE MASARI KUCHHADIYA MER,SHAILESHBHAI HARSHADBHAI KUCHHADIYA,NEW INDIA ASSURANCE CO LTD,GHANSHYAMBHAI BECHARBHAI PATEL,MAHESHKUMAR NARANDAS PUNJABI	RULE SERVED,RULE UNSERVED,MR KV GADHIA,MR ABHIRAJ R TRIVEDI
42297	FA/2663/2014	27/04/2017	ORIENTAL INSURANCE CO LTD,	MR KK NAIR	CHAMPABEN WD-O VASANTBHAI ALIAS VARSANBHAI,MALDE MASARI KUCHHADIYA MER,SHAILESHBHAI HARSHADBHAI KUCHHADIYA,NEW INDIA ASSURANCE CO LTD,GHANSHYAMBHAI BECHARBHAI PATEL,MAHESHKUMAR NARANDAS PUNJABI	RULE NOT RECD BACK,RULE SERVED,MR KV GADHIA,MR.VARUN K.PATEL
42298	FA/2669/2014	13/08/2014	PATEL AMTHIBEN BECHARDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42299	FA/2670/2014	13/08/2014	PATEL MOHANBHAI BHUDARBHAI SINCE DIED THROUGH HIS HEIR PATEL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42300	FA/2671/2014	13/08/2014	PATEL SURESHKUMAR SHANKARLAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42301	FA/2672/2014	13/08/2014	PATEL ISHWARBHAI JIVRAMBHAI,PATEL RANCHHODBHAI VITTHALBHAI,PATEL MOHANBHAI KALIDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42302	FA/2673/2014	13/08/2014	PATEL RANCHHODBHAI VITTHALBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42303	FA/2674/2014	13/08/2014	PATEL MOHANBHAI KALIDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42304	FA/2675/2014	13/08/2014	PATEL SHIVRAM KANJIBHAI - DECEASED,PATEL KASHIBEN,PATEL BAJIBHAI SHIVRAMBHAI - DECEASED,PATEL AMRUTBHAI SHIVRAM KANJIBHAI,PATEL SURESHBHAI SHIVRAM KANJIBHAI,PATEL KANTABEN BAJIBHAI,PATEL DHARMENDRABHAI BAJIBHAI	,MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42305	FA/2676/2014	13/08/2014	PATEL AMBARAM MANGALDAS(SINCE DECD.)THROUGH HEIR PATEL SURES,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42306	FA/2677/2014	13/08/2014	PATEL JOITARAM JETHIDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42307	FA/2678/2014	13/08/2014	PATEL SANTOKBEN VASHRAMBHAI THROUGH HEIR PATEL BHARATKUMAR,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42308	FA/2679/2014	13/08/2014	PATEL JAYANTILAL MAFATLAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42309	FA/2680/2014	13/08/2014	PATEL SHANKARBHAI VIRCHANDDAS -DECEASED,PATEL CHANCHIBEN,PATEL BHANUBHAI BHOLIDAS,PATEL HASMUKHBHAI BHOLIDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42310	FA/2681/2014	13/08/2014	PATEL SHANKARBHAI CHATURDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42311	FA/2682/2014	13/08/2014	PATEL HIRALAL MOHANLAL (DECD.)THROUGH KANTIBHAI HIRALAL PATE,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42312	FA/2683/2014	13/08/2014	PATEL SHANTABEN RAMABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42313	FA/2684/2014	13/08/2014	PATEL AMRUTLAL MAGANLAL THROUGH PATEL PRAVINKUMAR MAGANLAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42314	FA/2685/2014	13/08/2014	PATEL KANTILAL JIVRAM - DECEASED,PATEL JOITIBEN,PATEL SANJAYBHAI KANTILAL,PATEL JAYESHBHAI KANTILAL,PATEL SHANKARBHAI JIVRAM THROUGH KANTILAL JIVRAM- DECEASED,PATEL HIRABEN,PATEL DAHIBEN SHANKERBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42315	FA/2686/2014	13/08/2014	PATEL NAROTAMBHAI REVIDAS THROUGH PATEL NAVINTAL NAROTMD,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42316	FA/2687/2014	13/08/2014	PATEL JOITIBEN RANCHHODBHAI THROUGH PATEL ASHISHKUMAR UMED,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42317	FA/2688/2014	13/08/2014	PATEL LAXMANBHAI SHIVRAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42318	FA/2689/2014	13/08/2014	PATEL DAHYABHAI MANILAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42319	FA/2690/2014	13/08/2014	PATEL KETANBHAI ASHOKBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42320	FA/2691/2014	13/08/2014	PATEL JOITARAM HARGOVANDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42321	FA/2694/2014	12/12/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PARESH CHANDULAL VITHHLANI,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,RAVUBHA MANUBHA JADEJA,KAMLESH CHATRABHUJ HINDOCHA	RULE SERVED BY DS,SERVED BY AFFIX. (R),MR PREMAL S RACHH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42322	FA/2704/2014	09/10/2017	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	BHOLABHAI HARGOVANDAS PATEL,CHAVDA BHAGWANSINH PRUTHVISINH,AJITJI BACHUJI VAGHELA,PATEL PARSHOTTAMBHAI HARGOVANDAS	RULE SERVED,RULE UNSERVED,MR HARNISH V DARJI
42323	FA/2705/2014	21/08/2014	HITESHKUMAR MAGANLAL DAMOR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	NILAMBEN MAGANBHAI VASAIYA,	
42324	FA/2708/2014	13/07/2015	POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42325	FA/2709/2014	13/07/2015	ROOPABHAI BHAVANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42326	FA/2710/2014	13/07/2015	KANTIBHAI RAJABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42327	FA/2711/2014	13/07/2015	JINABHAI RAJABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42328	FA/2712/2014	13/07/2015	ROOPABHAI BHAGWANBHAI,LADUBEN GABHABHAI,JAMKUBEN GABHABHAI,POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42329	FA/2713/2014	13/07/2015	NITESHBHAI VALLABHBHAI,DEVANSHUVERBEN VALJIBHAI,HANSABEN BABUBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42330	FA/2714/2014	13/07/2015	LALUBHAI PARSHOTAMBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42331	FA/2715/2014	13/07/2015	BHAGWANBHAI JADAVBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42332	FA/2716/2014	13/07/2015	PARSHOTAMBHAI JASHSATBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42333	FA/2717/2014	13/07/2015	BALUBEN VELJI,RAMESH VELJI,HIMAT VELJI,REKHABEN VELJI,NANI VELJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42334	FA/2718/2014	13/07/2015	GHUSA NARSHI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42335	FA/2719/2014	13/07/2015	MEPA NARSHI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42336	FA/2720/2014	13/07/2015	KANJIBHAI PARSHOTAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42337	FA/2721/2014	13/07/2015	KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42338	FA/2722/2014	13/07/2015	PARSHOTAM SAVJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42339	FA/2723/2014	13/07/2015	HAJU ODHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42340	FA/2724/2014	13/07/2015	RATNA VALA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42341	FA/2725/2014	13/07/2015	ZINA RAJA,KANTI RAJA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42342	FA/2726/2014	13/07/2015	GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42343	FA/2727/2014	13/07/2015	BHAGUBHA UMEDSANG,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42344	FA/2728/2014	13/07/2015	MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42345	FA/2729/2014	13/07/2015	JIVA NONGHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42346	FA/2730/2014	13/07/2015	MOHAN JERAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42347	FA/2731/2014	13/07/2015	SAVJI KALYAN,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42348	FA/2732/2014	13/07/2015	GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42349	FA/2733/2014	13/07/2015	VALLABH HARJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42350	FA/2734/2014	13/07/2015	OTIBEN BHOLABHAI,ARJAN BHOLA,HARJI BHOLA,DHARAMSHI BHOLA,VIRUBEN BHOLABHAI,MOHAN DEVJI,NARAN DEVJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42351	FA/2735/2014	13/07/2015	PARAKRAMSINH MAVSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42352	FA/2736/2014	13/07/2015	PRUTHVISINH NIRUBHA,INDRABA NIRUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42353	FA/2737/2014	13/07/2015	HARDEVSINH JETHUBA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42354	FA/2738/2014	13/07/2015	NARENDRASINH HARDEVSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42355	FA/2739/2014	13/07/2015	RANJITSINH RATANSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42356	FA/2740/2014	13/07/2015	VALLABH NARAYAN,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42357	FA/2741/2014	13/07/2015	CHHAGAN NARAN,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42358	FA/2742/2014	13/07/2015	DEVRAJ NARAN,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42359	FA/2743/2014	13/07/2015	GHELA NARSHI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42360	FA/2744/2014	13/07/2015	RANA NARSHI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42361	FA/2745/2014	13/07/2015	NILESH SAVAILAL SARVAIAY,KAMALKUMAR KANAIYALAL SARVAIYA,JITENDRA TALAKCHAND SARVAIYA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42362	FA/2746/2014	13/07/2015	BAHADURSINH DANSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42363	FA/2747/2014	13/07/2015	PRATAPSINH VANUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH,SHITALBA DILIPSINH-MINOR,DHARMENDRASINH DILIPSINH- MINOR	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42364	FA/2748/2014	13/07/2015	BHAGUBHA UMEDSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42365	FA/2749/2014	13/07/2015	RAGHURAM DURLABH,KALIDAS DURLABH,PARSHOTAM DURLABH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42366	FA/2750/2014	13/07/2015	MANSUKH MAYARAM,RAMDAS MAYARAM	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42367	FA/2751/2014	13/07/2015	DHULIBEN BHIKHABHAI,BABU BHIKHA,SURESH BHIKHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42368	FA/2752/2014	13/07/2015	RAVJI GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42369	FA/2753/2014	13/07/2015	PARSOTAM GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42370	FA/2754/2014	13/07/2015	CHHANGAN GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42371	FA/2755/2014	13/07/2015	TALSHI BACHU,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42372	FA/2756/2014	13/07/2015	MANJI VITTHAL,BHAGVAN VITTHAL,LALU VITTHAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42373	FA/2757/2014	13/07/2015	RAVJI SUKHA,DEVRAJ RAVJI,ARJAN RAVJI,DHAVALBEN RAVJI,CHHAGAN RAVJI,JASUBEN CHHAGAN,HARESH CHHAGAN-MINOR,PARESH CHHAGAN,NAYNA CHHAGAN	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42374	FA/2758/2014	13/07/2015	UKA SUKHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42375	FA/2759/2014	13/07/2015	MOHAN DAHYA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42376	FA/2760/2014	13/07/2015	MULRAJSINH KHENGARSINH,HARDEVSINH DASHRATHSINH,DASHRATHSINH KHENGARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42377	FA/2761/2014	13/07/2015	BHIMA UKA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42378	FA/2762/2014	13/07/2015	NAGJI KHODA,KHIMJI KHODA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42379	FA/2763/2014	13/07/2015	NARAN DEVJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42380	FA/2764/2014	13/07/2015	GYANBA ARVINDSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42381	FA/2765/2014	13/07/2015	PARSHOTAM SAVJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42382	FA/2766/2014	13/07/2015	KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42383	FA/2767/2014	13/07/2015	MANOJ DHANJI,KAILASHBEN DHANJI,DAXABEN DHANJI,VILASBEN DHANJI,JITENDRA DHANJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42384	FA/2768/2014	13/07/2015	OTIBEN BHOLABHAI,ARJAN BHOLA,HARJI BHOLA,DHARANSHI BHOLA,VIRUBEN BHOLABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42385	FA/2769/2014	13/07/2015	VELJI BHIMA,ARVIND BHIMA,LAKHUBEN BHIMA,BHARTI BHIMA,JAGRUTI BHIMA,ASHA BHIMA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42386	FA/2770/2014	13/07/2015	POPAT VASHRAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42387	FA/2771/2014	13/07/2015	LAKHU NANJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42388	FA/2772/2014	13/07/2015	ANIRUDDHSINH PRABHATSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42389	FA/2773/2014	13/07/2015	MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42390	FA/2774/2014	13/07/2015	PARSHOTAM GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42391	FA/2775/2014	13/07/2015	MAGAN BACHU CHOPDA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42392	FA/2776/2014	13/07/2015	JIVAN NONDHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42393	FA/2777/2014	13/07/2015	SHAMJI GOPA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42394	FA/2778/2014	13/07/2015	VALLABH AMBA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN

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42395	FA/2779/2014	13/07/2015	HARI PARSHOTAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42396	FA/2780/2014	13/07/2015	PARSHOTAM SAVJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42397	FA/2781/2014	13/07/2015	KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42398	FA/2782/2014	13/07/2015	MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42399	FA/2783/2014	13/07/2015	MANOJ DHANJI,JITENDRA DHANJI,KAILASHBEN DHANJI,DAXABEN DHANJI,VILASBEN DHANJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42400	FA/2784/2014	13/07/2015	MADHA DEVJI,PANCHA DEVJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42401	FA/2785/2014	13/07/2015	RAGHURAM DURLABH,KALIDAS DURLABH,PARSHOTAM DURLABH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42402	FA/2786/2014	13/07/2015	MANSUKH MAYARAM,RAMDAS MAYARAM	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42403	FA/2787/2014	13/07/2015	SURESHSINH GAMBHIRSINH,ASHOKSINH GAMBHIRSINH,SUJANSINH GAMBHIRSINH,NAYUBA GAMBHIRSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42404	FA/2788/2014	13/07/2015	PRADIPSINH DILUBHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42405	FA/2789/2014	13/07/2015	BHIMDEVSINH DILUBHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42406	FA/2790/2014	13/07/2015	DHARAMSHI VITTHAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42407	FA/2791/2014	13/07/2015	BACHU VITTHAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42408	FA/2792/2014	13/07/2015	MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42409	FA/2793/2014	13/07/2015	DEVRAJ LAVJI,KALU LAVJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42410	FA/2794/2014	13/07/2015	RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42411	FA/2795/2014	13/07/2015	PRAVINSINH PRABHATSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42412	FA/2796/2014	13/07/2015	KIRITSINH DANSINH,BAHADURSINH DANSINH,GYANBA ARVINDSINH,JYOSTNABEN ARVINDSINH,BALUBA ARVINDSINH,SHRADDHABA ARVINDSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42413	FA/2797/2014	13/07/2015	VALLABH HARJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42414	FA/2798/2014	19/09/2014	MAVJI GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
42415	FA/2799/2014	13/07/2015	BABU PARSHOTAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42416	FA/2800/2014	13/07/2015	RANJITSINH RATANSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42417	FA/2801/2014	13/07/2015	MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42418	FA/2802/2014	13/07/2015	MULRAJSINH NATVARSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42419	FA/2803/2014	13/07/2015	MULRAJSINH KHENGARSINH,DASHRATHSINH KHENGARSINH,HARDEVSINH KHENGARSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42420	FA/2804/2014	13/07/2015	PRADIPSINH JITUBHA,TARABA WD/O JITUBHA,UMABA JITUBHA,JAYSHRIBA JITUBHA,REKHABA JITUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42421	FA/2805/2014	13/07/2015	PRATAPSINH VAJUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH,SHITALBA DILIPSINH,DHARMENDRASINH DILIPSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42422	FA/2806/2014	13/07/2015	BHAGUBHA UMEDSANG,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42423	FA/2807/2014	13/07/2015	KIRITSINH DANSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42424	FA/2808/2014	13/07/2015	BABU PARSHOTAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42425	FA/2809/2014	13/07/2015	CHHELSHANKAR BATAKLAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42426	FA/2810/2014	13/07/2015	TALSHI BACHU,MAGAN BACHU	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42427	FA/2811/2014	13/07/2015	RAVJI GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42428	FA/2812/2014	13/07/2015	PARSHOTAM GOVIND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42429	FA/2813/2014	13/07/2015	CHHAGAN GOVINDBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42430	FA/2814/2014	13/07/2015	UKABHAI SUKHABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42431	FA/2815/2014	13/07/2015	DEVRAJ RAVJI,ARJAN RAVJI,DEVALBEN RAVJIBHAI,HARESH CHHAGAN,JASHUBEN CHHAGANBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42432	FA/2816/2014	13/07/2015	BALUBEN VELJIBHAI,RAMESH VELJI,HIMAT VELJI,REKHA VELJI,NANIBEN VELJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42433	FA/2817/2014	13/07/2015	GHUSA NARSHI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42434	FA/2818/2014	13/07/2015	MEPA NARSHI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42435	FA/2819/2014	13/07/2015	PARSHOTAM JASMAT,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42436	FA/2820/2014	13/07/2015	PRAVINSINH PRABHATSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42437	FA/2821/2014	13/07/2015	ANIRUDDHSINH PRABHATSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42438	FA/2822/2014	13/07/2015	NARUBHA PATUBHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42439	FA/2823/2014	13/07/2015	RANJITSINH RATANSANG,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42440	FA/2824/2014	13/07/2015	PARSHOTAM SAVJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42441	FA/2825/2014	13/07/2015	NIRMALSINH AJUBHA,KISHORSINH AJUBHA,RAJENDRASINH AJUBHA,PRADHYUMANSINH AJUBHA,INDUBA AJUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42442	FA/2827/2014	21/09/2017	SHARDABEN RAJENDRAKUMAR RAMSING BAROT,KIRTIBEN RAJENDRAKUMAR BAROT,SMITA RAJENDRAKUMAR BAROT,PRAKASH RAJENDRAKUMAR BAROT,SANJAY RAJENDRAKUMAR BAROT,DIVYA RAJENDRAKUMAR BAROT,KAMLABEN RAMSING BAROT	MR VIJAL P DESAI	KALUBHAI BHURABHAI RAVAL,GUJARAT STATE ROAD TRANSPORT CORPORATION,ALTAF HUSSAIN YUSUF PATEL,SAUKAT ISMAIL RASULBHAI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR RITURAJ M MEENA
42443	FA/2835/2014	16/09/2014	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAKHYA JAKHU SONARA (AHIR),PRABHULAL HARJIVAN THACKER,IQBAL JAKAB LOHAR	
42444	FA/2836/2014	01/09/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	CHATURBHAI BECHARBHAI THAKOR,KADVIBEN CHATURBHAI THAKOR,BHAVABHAI BABUBHAI THAKOR,MAFATLAL VISABHAI PATEL	
42445	FA/2837/2014	01/09/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	NABUBEN VIRJIBHAI THAKOR,BHAVABHAI BABUBHAI THAKOR,MAFATLAL VISABHAI PATEL	
42446	FA/2838/2014	01/09/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	MANUBEN VIRJIBHAI THAKOR -MAKWANA,BHAVANBHAI BABUBHAI THAKOR,MAFATLAL VISABHAI PATEL	
42447	FA/2841/2014	20/08/2014	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	YUNUS ISMAIL TARKI,VARSHABEN W D OF AJAYAKUMAR JITENDRABHAI BHAVSAR,HETALBEN AJAYBHAI BHAVSAR,HIMADRI @ KINJALBEN AJAYBHAI BHAVSAR	,MR MTM HAKIM
42448	FA/2843/2014	22/09/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	VASUDEVBHAI MALANDBHAI JARIYA,BHAGIRATHSINH SAJUBHA ZALA,SAROJBEN PRABHULAL PANDSUMBIYA,NATIONAL INSURANCE CO LTD	,MR.HIREN M MODI
42449	FA/2846/2014	02/03/2015	AHMEDHUSAIN ABDURRAHIM MAMJI,SHARIFA AHMEDHUSAIN MAMJI	MR V B MALIK	MUHAMMADSAEED AHMED MAMJI,UNITED INDIA INSURANCE CO LTD	,MR R G DWIVEDI
42450	FA/2853/2014	17/11/2016	PRAVINKUMAR GOVABHAI POPALIYA,	MR HARSHAD K PATEL	RUDABHAI GOVABHAI POPALIYA,BHAGWANJI GOVABHAI POPALIYA,PRAFULKUMAR GOVABHAI POPALIYA,UJAMBEN GOVABHAI POPALIYA,CHAMPAKKUMAR GOVINDBHAI BUMATARIYA,KUSUMBEN GOVINDBHAI BUMATARIYA,ARUNABEN GOVINDBHAI BUMATARIYA,PRIYABEN GOVINDBHAI BUMATARIYA,JASHIBEN GOVINDBHAI BUMATARIYA,VINABEN GOVINDBHAI BUMATARIYA,CHETNABEN GOVINDBHAI BUMATARIYA,GAURIBEN GOVABHAI POPALIYA	,NOTICE SERVED,NOTICE SERVED BY DS,MR RR TRIVEDI,MR BHAVESH P TRIVEDI

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42451	FA/2858/2014	29/09/2014	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	DHARAVIA KESHAVJI MANJIBHAI,DHARAVIA MOTIBEN KESHAVJI,DHARAVIA KOMALBEN JAYESHBHAI,DHARAVIA VEER JAYESHBHAI-MINOR THRO' DHARAVIA KOMALBEN JAYESHBHAI,DHARAVIA PRAVIN KESHAVJI,DHARAVIA KISHOR KESHAVJI,SURESHCHANDRA S-O AUM PRAKASH	
42452	FA/2861/2014	20/11/2014	ESSAR OIL LIMITED,	NANAVATI ASSOCIATES	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR AJAY R MEHTA
42453	FA/2862/2014	20/08/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SIKANDARMIYA USMANMIYA SUMRA,IMRAN GULAMMOHAMAD PATEL,SURESHBHAI ABHESINH ZALA,ABHAJI MANAJI ZALA,MADHUBEN ABHAJI ZALA	
42454	FA/2863/2014	20/08/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SIKANDARMIYA USMANMIYA SUMRA,IMRAN GULAMMOHAMAD PATEL,MAHENDRASINH JUVANSINH PARMAR,NAYNABEN MAHENDRASINH PARMAR,VIKRAM MAHENDRASINH PARMAR,VIPUL MAHENDRASINH PARMAR,JAVANJI BHOMAJI PARMAR,CHANDABEN JAVANJI PARMAR	
42455	FA/2864/2014	21/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MUSA ADAM ISAP UDHARADAR,ISMAIL MUSA UDHARADAR,MOHMAD HANIF MUSA UDHARADAR,HASANALI MUSA UDHARADAR,YAKUBBHAI MUSA UDHARADAR,RAFIKBHAI MUSA UDHARADAR,FARIDABEN MUSA UDHARADAR,MAHEMUDABEN MUSA UDHARADAR,JUBEDABEN WD/O MUSA UDHARADAR,SULEMAN ADAM ISAP UDHARADAR,ABDULLAH ISMAIL UDHARADAR	,MR KM SHETH
42456	FA/2865/2014	21/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF ABDUL ESE SULEMAN,	MR KM SHETH
42457	FA/2866/2014	26/08/2014	SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABARBHAI SHANKARBHAI,	MR KM SHETH
42458	FA/2870/2014	26/09/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	GUNVANTBHAI ISHWARLAL SUREJA @ VYAS,	MR.KRUTARTH K PANDYA,MR. RISHIN R PATEL
42459	FA/2875/2014	26/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. JIVABHAI MAGANBHAI,PATEL KIRITKUMAR JIVRAMBHAI	
42460	FA/2878/2014	11/11/2014	NITINCHANDRA SOMNATH RAVAL,	MR DHARMESH V SHAH	RESERVE BANK OF INDIA,CHIEF GENERAL MANAGER,DEPUTY GENERAL MANAGER	
42461	FA/2882/2014	25/08/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIJIBHAI KOYJIBHAI PARMAR,	
42462	FA/2884/2014	12/12/2020	KANIJ @ KANIJI NATHAJI THAKOR,VALIBEN KANJI @ KANJIJI THAKOR	MR.HIREN M MODI	RAMJI DANUJI AAYAR,DEEPAKGIRI KESHUGIRI GOSAI,NATIONAL INSURANCE CO LTD,BHUPATSINH KHUMANSINH,CHAMPABEN MANILAL TANK,NEW INDIA INSURANCE CO. LTD	,RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
42463	FA/2885/2014	27/08/2014	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	RAMESH MITHUBHAI DEVIPUJAK,AASIM ISMAIL MAJOTHI,VERABHAI KANABHAI VARCHAND	
42464	FA/2891/2014	26/08/2014	SATTAR MAHMAD SIKANDARALI,GAFAR MOHAMMAD SIKANDARALI,JAMILABEGUM SIKANDARALI,RAMJAN SIKANDARALI	MR.HIREN M MODI	KANJAYA DEVRAJ HARJIBHAI,AUDIK RAMJIBHAI ALABHAI,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA
42465	FA/2896/2014	12/09/2014	MANSUKH MOHAN DOBARIYA,	MR SATYAM Y CHHAYA	BABUSHAH KASHMASHA FAKIR,GHANSHYAMBHAI POPATBHAI KATRODIA,GUJARAT STATE WAKF BOARD	
42466	FA/2897/2014	25/06/2015	ANITA BALKRISHNA BHATIA,	MR YS RAJPUT	RAJAN THAKURDAS BHAMBHANI,	MR NK MAJMUDAR

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42467	FA/2900/2014	29/06/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MANISHABEN WD-O RAJESHBHAI ALIAS RAJUBHAI PANDOR,MINOR CHIRAG M AND G MANISHABEN PANDOR,MINOR DHRUV M AND G MANISHABEN PANDOR,LAXMANBHAI VIRAMJI PANDOR,VARJULABEN LAXMANBHAI PANDOR	RULE SERVED,(MR PARESH M DARJI)
42468	FA/2901/2014	21/10/2019	VIKAS CONSTRUCTION,PATEL BABULAL PRABHUDAS,PATEL DINESHBHAI BABULAL,PATEL PASHIBEN BABUBHAI,PATEL KAMUBEN DINESHBHAI,PATEL DAHYABHAI SHAMBHUDAS	MR P P MAJMUDAR,MR N R DESAI	MAHARAJA EARTH MOVERS PARTNERSHIP FIRM,PATEL NIRAVKUMAR RAMESHCHANDRA,PRAJAPATI UJAWAL DAHYABHAI	MS LILU K BHAYA
42469	FA/2903/2014	13/07/2019	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	SANJAY AMBELAL CHAUDHARY,AMITBHAI AMBELAL CHAUDHARY,DHARMESHBHAI DAHYABHAI CHAUDHARY,CHETANBHAI DAHYABHAI CHAUDHARY	RULE SERVED,MR.HIREN M MODI
42470	FA/2912/2014	08/01/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	CHHANABHAI CHEMABHAI GAMIT,DINUBEN WD-O CHHANABHAI CHEMABHAI GAMIT,RIPKABEN CHHANABHAI GAMIT,PREMILABEN CHHANABHAI GAMIT,ANSUYABEN CHHANABHAI GAMIT,RAVINDRABHAI RAMDASBHAI GAMIT,JAGDISHBHAI POSALIYABHAI GAMIT	
42471	FA/2913/2014	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MAHENDRABHAI SHAMALBHAI PATEL,	NOTICE SERVED
42472	FA/2914/2014	13/04/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHIBEN FULJIBHAI PATEL,NARENDRABHAI FULJIBHAI PATEL,GOVINDBHAI FULJIBHAI PATEL	NOTICE NOT RECD BACK,MR TRILOK J PATEL
42473	FA/2915/2014	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOTIBHAI RANCHHODBHAI,SHARDABEN MOTIBHAI,CHIMANBHAI MOTIBHAI,SUMITRABEN MOTIBHAI	NOTICE NOT RECD BACK,NOTICE SERVED
42474	FA/2916/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	YAKUBBHAI ISABBHAI,SIKANDER YAKUBBHAI,ABDULSATTAR YAKBBHAI,IQBALHUSSAIN YAKUBBHAI,BANUBEN YAKUBBHAI,MOHMED HANIF YAKUBBHAI,MEHRUNISA YAKUBBHAI,ISUBBHAI YAKUBBHAI	NOTICE NOT RECD BACK,NOTICE SERVED
42475	FA/2917/2014	06/12/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI AMBALAL,	UNSERVED EXPIRED (N)
42476	FA/2918/2014	13/04/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAIJIBHAI NAROTTAMBHAI PATEL,KANUBHAI RAIJIBHAI PATEL	NOTICE NOT RECD BACK,MR TRILOK J PATEL
42477	FA/2919/2014	10/09/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	ASHOKKUMAR DHIRAJLAL KUBAVAT,LAXMIBEN DHIRAJLAL KUBAVAT,RADHA ASHOKBHAI KUBAVAT,VIJAY ASHOKBHAI KUBAVAT,HIREN ASHOKBHAI KUBAVAT,MANUBHAI BHIKHABHAI KAKADIYA	
42478	FA/2932/2014	26/08/2014	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KAUSARBEN RAFIKBHAI DHANANI,MANSUKHBHAI POLABHAI DANGAR	
42479	FA/2933/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI RAMJIBHAI,	MR VIMAL M PATEL
42480	FA/2934/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BATUKBHAI POPATBHAI,HARSUKHBHAI POPATBHAI,RAJESHBHAI POPATBHAI,DINESHBHAI POPATBHAI,LALITBHAI POPATBHAI	MR VIMAL M PATEL
42481	FA/2935/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANABHAI DANABHAI,NAJABHAI NANABHAI,JAITTABHAI NANABHAI,JETHURBHAI NANABHAI,RAIBEN NANABHAI,BAUBEN NANABHAI	RULE NOT RECD BACK,RULE SERVED,MR VIMAL M PATEL
42482	FA/2936/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DADABHAI KANABHAI,MONGHIBEN DADABHAI,JESINGBHAI DADABHAI,MENAND DADABHAI,VIPUL DADABHAI	,MR VIMAL M PATEL
42483	FA/2937/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAKHABHAI BHOVANBHAI,	MR VIMAL M PATEL

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42484	FA/2938/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAKUBHAI BHOVANBHAI,VALIBEN CHAKUBHAI,PRABHABEN CHAKUBHAI,MOHANBHAI CHAKUBHAI,NANDUBEN CHAKUBHAI,MULUBHAI CHAKUBHAI,NIMUBEN CHAKUBHAI	,MR VIMAL M PATEL
42485	FA/2939/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAIMAL DEVDAN,SONBAI RAIMALBHAI LAVADIYA,RAVATBHAI RAIMALBHAI LAVADIYA,RAIBAIBEN RAIMALBHAI LAVADIYA,DADABHAI RAIMALBHAI LAVADIYA,BHUPATBHAI RAIMALBHAI LAVADIYA,DEVAYATBHAI RAIMALBHAI LAVADIYA,VAJUBHAI RAIMALBHAI LAVADIYA,GANUBEN RAIMALBHAI LAVADIYA,JAGUBHAI RAIMALBHAI LAVADIYA,VOBHABHAI RAIMALBHAI LAVADIYA,PRATAPBHAI RAIMALBHAI LAVADIYA	,RULE SERVED,UNSERVED EXPIRED (R),MR VIMAL M PATEL
42486	FA/2940/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHOD NARANBHAI,SOMIBEN RANCHHODBHAI,RANJIT RANCHHODBHAI,DINESH RANCHHODBHAI,DILIP RANCHHODBHAI	,MR VIMAL M PATEL
42487	FA/2941/2014	12/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MONGHIBEN VALABHAI,	MR VIMAL M PATEL
42488	FA/2944/2014	01/10/2014	MAMTADEVI WIFE OF RAMPRASAD JOSHI,	HCLS COMMITTEE,MR K I KAZI	RAMPRASAD S-O. DURGAPRASAD JOSHI,	MR VISHAL B MEHTA
42489	FA/2945/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. GIRDHARBHAI PREMJIBHAI,PARVATIBEN GIRDHARBHAI,MUKESHBHAI GIRDHARBHAI,RAMABEN GIRDHARBHAI,LILABEN GIRDHARBHAI,SUDHABEN GIRDHARBHAI,JAISUKHBHAI GIRDHARBHAI	,MR NITIN M AMIN
42490	FA/2946/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. ARJAN SURDAS MANDAN,JAMNABEN ARJANBHAI,VITHALBHAI ARJANBHAI,SHARDBEN ARJANBHAI,VIJUBEN ARJANBHAI,KANTABEN ARJANBHAI,MUKTABEN ARJANBHAI,PRAVINABEN ARJANBHAI,RANJANBEN ARJANBHAI,KISHOR ARJANBHAI,MATHURBHAI SHAMJIBHAI RAIYANI,DHANJIBHAI SHAMJIBHAI RAIYANI,GOVINDBHAI SHAMJIBHAI RAIYANI,LALJI SHAMJI RAIYANI,KALUBHAI LALJIBHAI RAIYANI,RAMESHBHAI LALJIBHAI RAIYANI,PRABHABEN W/O LALJIBHAI RAIYANI,VARSHABEN D/O LALJIBHAI RAIYANI,LADUBEN SHAMNJIBHAI RAIYANI,RAMBHABEN D/O SHAMJIBHAI RAIYANI,LABHUBEN D/O SHAMJIBHAI RAIYANI,LEELABEN D/O SHAMJIBHAI RAIYANI	,MR NITIN M AMIN
42491	FA/2947/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI PREMJIBHAI,	MR NITIN M AMIN
42492	FA/2948/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANJIBHAI PREMJIBHAI,	MR NITIN M AMIN
42493	FA/2949/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSIBHAI SAMJUBHAI,MANIBHAI NARSIBHAI	MR VIMAL M PATEL
42494	FA/2950/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSHIBHAI TEJABHAI,	MR VIMAL M PATEL
42495	FA/2951/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. ARJAM MANDAN,JAMNABEN ARJANBHAI,VITHALBHAI ARJANBHAI,SHARDABEN ARJANBHAI,VIJUBEN ARJANBHAI,KANTABEN ARJANBHAI,MUKTABEN ARJANBHAI,PRAVINABEN ARJANBHAI,RANJANBEN ARJANBHAI,KISHOR ARJANBHAI	,MR NITIN M AMIN

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42496	FA/2952/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. JERAMBHAI DEVSHIBHAI,KANTABEN JERAMBHAI,KARSANBHAI JERAMBHAI,AMBABEN JERAMBHAI,GEETABEN JERAMBHAI,VILASBEN JERAMBHAI,JYOTSNABEN JERAMBHAI	,MR VIMAL M PATEL
42497	FA/2953/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. RATNABHAI HARJIBHAI,LALJIBHAI RATNABHAI,KANJIBHAI RATNABHAI,RAVJIBHAI RATNABHAI,PARBATBHAI RATANBHAI,VAJIBEN RATNABHAI,KALIBEN RATNABHAI	,MR NITIN M AMIN
42498	FA/2954/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. LIMBABHAI BHAGWANBHAI,DHIRUBHAI LIMBABHAI,RAMESHBHAI LIMBABHAI,DHANSUKHBHAI LIMBABHAI,PRAVINBHAI LIMBABHAI,TEJUBHAI LIMBABHAI,SHARDABEN LIMBHAI	,MR NITIN M AMIN
42499	FA/2955/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANSUKHBHAI LIMBABHAI,PRAVINBHAI LIMBABHAI	MR NITIN M AMIN
42500	FA/2956/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILALBHAI FULABHAI,	MR VIMAL M PATEL
42501	FA/2957/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANJIBHAI HIRJIBHAI,DHIRUBHAI HIRJIBHAI,LEGAL HEIRS OF DECD. HIRJIBHAI NANJIBHAI,CHATURABEN HIRJIBHAI,KANJIBHAI HIRJIBHAI,DHIRUBHAI HIRJIBHAI,MANJULABEN HIRJIBHAI,KANCHANBEN HIRJIBHAI	,MR NITIN M AMIN,MR VIMAL M PATEL
42502	FA/2958/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATNABHAI KESHAVBHAI,	MR NITIN M AMIN
42503	FA/2959/2014	15/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECE. DHARAMSHIBHAI SAVJIBHAI,JENTIBHAI DHARMSHIBHAI,BHIMJIBHAI DHARAMSHIBHAI	,MR NITIN M AMIN
42504	FA/2960/2014	03/03/2015	SHRI RAM GENERAL INSURANCE CO. LTD.,	MR NIKUNT K RAVAL	HARESHBHAI HAKRABHAI DAMRA SINCE DECD THRO' HAKRABHAI,SONIBEN HAKRABHAI DAMRA,PRAKASHBHAI HAKRABHAI DAMRA,KALUSINH MANSINH MAKWANA,ASHWINSINH DIPSINH VAGHELA,DINESHBHAI LALBHAI PATEL,IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	,MR BHARAT T RAO,MS LILU K BHAYA,MR R.K.MANSURI
42505	FA/2963/2014	07/10/2014	NIRAJ JAYENDRABHAI DOSHI,	RC JANI & ASSOCIATE	SNEHA NIRAJ DOSHI,	
42506	FA/2964/2014	24/09/2014	SURYA VEERSINH BHULAR,	MR MURALI N DEVNANI	RUPALEE DO RASHMIKANT C PATEL,	
42507	FA/2968/2014	16/09/2014	LEGAL HEIRS OF DECD. KANUBHAI- BHAGWATIBEN KANUBHAI SOLANKI,ANKITKUMAR KANUBHAI SOLANKI (MINOR) THROUGH GUARDIAN	MR JIGAR G GADHAVI	BHARATKUMAR C PANCHAL,NATIONAL INSURANCE COMPANY	,MR SUNIL B PARIKH
42508	FA/2970/2014	28/08/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	SHARMILA MANISH SHAH,DEV MANISH SHAH MINOR THRO' SHARMILA MANISH SHAH,MANJUBEN RAMANLAL SHAH,RAMANLAL POKHRAJ SHAH,HARNISH THAKORBHAI PATEL,KETANKUMAR ISHWARBHAI PATEL,MEHUL BIPINBHAI PATEL	
42509	FA/2972/2014	16/07/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	TUSHAR ARVINDBHAI PATEL,CHETNA ARVINDBHAI PATEL,TIRUPATI PAYAM CHIRALA,NARENDRASINH GURNAMSINGH DARI,PATEL TOURS AND TRAVELS,NEW INDIA ASSURANCE CO LTD	,(MR SANDEEP N BHATT),MR PALAK H THAKKAR
42510	FA/2973/2014	16/07/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	TUSHAR ARVINDBHAI PATEL,CHETNA ARVINDBHAI PATEL,TIRUPATI PAYAM CHIRALA,NARENDRASINH GURNAMSINGH DARI,PATEL TOURS AND TRAVELS,NEW INDIA ASSURANCE CO LTD	,(MR SANDEEP N BHATT),MR PALAK H THAKKAR
42511	FA/2974/2014	20/03/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BALVINDERSING HARBHAJANSING JAT,SWARANSING DIVANSING,ISHWARBHAI NATHUBHAI GAMIT,MIRABEN WD/O ISHWARBHAI N GAMIT,VANITABEN DILIPBHAI GAMIT,MEENABEN SURESHBHAI GAMIT	

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42512	FA/2978/2014	05/09/2014	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	PREMILABEN WD/O FEROZBHAI TADVI,MINOR UMANGBHAI FEROZBHAI TADVI THRO'RES.NO.1,HARJIBHAI MANSUKHBHAI TADVI,CHIMANBHAI POTHIYABHAI GAMIT,DINESHCHANDRA BABUBHAI AHIR	
42513	FA/2979/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI DEVJIBHAI HIRABHAI,	MR AV PRAJAPATI
42514	FA/2980/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI RUGNATHBHAI SALUBHAI,	MR AV PRAJAPATI
42515	FA/2981/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI ISHWARBHAI LAVJIBHAI,	MR AV PRAJAPATI
42516	FA/2982/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI BABABHAI LALJIBHAI,	MR AV PRAJAPATI
42517	FA/2983/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI VALJIBHAI MASOTBHAI,CHAUDHARI NATHIBEN RANCHHODBHAI,CHAUDHARI RAIBEN RANCHHODBHAI,CHAUDHARI URMIBEN RANCHHODBHAI,CHAUDHARI CHEHARBEN RANCHHODBHAI,CHAUDHARI KHODABHAI RANCHHODBHAI	,MR AV PRAJAPATI
42518	FA/2984/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI JIVATBEN WD.O. VELJIBHAI MOTIBHAI,	MR AV PRAJAPATI
42519	FA/2985/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MAVJIBHAI SALUBHAI,CHAUDHARI RUGNATHBHAI SALUBHAI	MR AV PRAJAPATI
42520	FA/2986/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI SHIVABHAI PRATAPBHAI,	MR AV PRAJAPATI
42521	FA/2987/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI HIMMATBHAI MANSANGBHAI KANJIBHAI,	MR AV PRAJAPATI
42522	FA/2988/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI BABUBHAI PRATAPBHAI,	MR AV PRAJAPATI
42523	FA/2989/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI SHANKARBHAI KESHARBHAI,	MR AV PRAJAPATI
42524	FA/2990/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI RAMJIBHAI DALSANGBHAI,CHAUDAHRI VARIBEN RAMJIBHAI,CHAUDHARI VALJIBHAI RAMJIBHAI,CHAUDHARI VAHJIBHAI RAMJIBHAI,CHAUDHARI JASHUBHAI RAMJIBHAI,CHAUDHARI RAMILABEN JASHUBHAI,CHAUDHARI RAVIKUMAR JASHUBHAI	,MR AV PRAJAPATI
42525	FA/2991/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI VISABHAI KHODABHAI,	MR AV PRAJAPATI
42526	FA/2992/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MAGANBHAI HARIBHAI,	MR AV PRAJAPATI
42527	FA/2993/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI SHANKARBHAI VELJIBHAI,	MR AV PRAJAPATI
42528	FA/2994/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI DHIRUBHAI KESHARBHAI,	MR AV PRAJAPATI
42529	FA/2995/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MANORBHAI AMTHABHAI,	MR AV PRAJAPATI
42530	FA/2996/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI VELJIBHAI RASANGBAHI,CHAUDHARI SHANKARBHAI VELJIBHAI,CHAUDHARI MENABEN VELJIBHAI,CHAUDHARI BABABHAI VELJIBHAI,CHAUDHARI VITTHALBHAI VELJIBHAI,CHAUDHARI VALIBEN VELJIBHAI	,MR AV PRAJAPATI
42531	FA/2997/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI HIRABHAI NARSANGBHAI,	MR AV PRAJAPATI

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42532	FA/2998/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI JIVRAMBHAI BHATHIBHAI,CHAUDHARI RATANBEN JIVRAMBHAI,CHAUDHARI SAMUBEN JIVRAMBHAI,CHAUDHARI BABUBHAI JIVRAMBHAI,CHAUDHARI FULJIBHAI JIVRAMBHAI,CHAUDHARI SHANTABEN JIVRAMBHAI	,MR AV PRAJAPATI
42533	FA/2999/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI SHAMJIBHAI BHATHIBHAI,	MR AV PRAJAPATI
42534	FA/3000/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI DEVJIBHAI HARIBHAI,	MR AV PRAJAPATI
42535	FA/3001/2014	03/09/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI KALUBHAI JIVABHAI,	MR AV PRAJAPATI
42536	FA/3002/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAFATLAL MAGANLAL,	MR AV PRAJAPATI
42537	FA/3003/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI HARJIBHAI,	MR AV PRAJAPATI
42538	FA/3004/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GIRDHARBHAI AMBARAMBHAI,	MR AV PRAJAPATI
42539	FA/3005/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHRATHBHAI MANILALBHAI,	MR AV PRAJAPATI
42540	FA/3006/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI LALJIBHAI,	MR AV PRAJAPATI
42541	FA/3007/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHHAGANBHAI MULJIBHAI,	
42542	FA/3008/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHANJIBHAI TAKERSHIBHAI,	
42543	FA/3009/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI DHANJIBHAI,	
42544	FA/3010/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BIPINBHAI RAGHAVJIBHAI,	
42545	FA/3011/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAVINBHAI LALJIBHAI,	
42546	FA/3012/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ODHAVJIBHAI TRIKAMBHAI,	
42547	FA/3013/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SUKHABHAI THOBHANBHAI,	
42548	FA/3014/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATANSINHBHAI KANJIBHAI,	
42549	FA/3015/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI MOHANBHAI,	
42550	FA/3016/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARJIBHAI THOBHANBHAI,	
42551	FA/3017/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHUBHAI THOBHANBHAI,	
42552	FA/3018/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAVINBHAI MAHDEVBHAI,	
42553	FA/3019/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDRIKABEN KANTIBHAI,	
42554	FA/3020/2014	04/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GIRDHARBHAI KALYANBHAI,	

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42555	FA/3026/2014	21/10/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	BHAVNABEN DINESHBHAI KAKADIYA,DINESHBHAI SHAMJIBHAI KAKADIYA,SEJAL DINESHBHAI KAKADIYA-MINOR THRO' BHAVNABEN DINESHBHAI KAKADIYA,PRIYANKA DINESHBHAI KAKADIYA MINOR THRO' BHAVNABEN DINESHBHAI KAKADIYA,SONAL DINESHBHAI KAKADIYA- MINOR THRO' BHAVNABEN DINESHBHAI KAKADIYA,MATRABHAI KATHADBHAI DANGAR,VIMLABEN BHIKHUBHAI KAKADIYA,NATIONAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR NAGESH C SOOD,MR. BHAUMIK DHOLARIYA
42556	FA/3028/2014	09/09/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURLIBEN CHANDUBHAI RATHVA MINOR THRO' GEETABEN CHANDUBHAI RATHVA,MAFLABHAI BALUBHAI RATHVA,NISHARMOHAMMAD HANIFMOHAMMAD MAKRANI	
42557	FA/3030/2014	22/01/2015	SINDHI ISMAILBHAI DOSUBHAI,SINDHI RAJUBEN ISMAILBHAI	MR R.K.MANSURI	RATHOD ASHOKSINH GABHUSINH,CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,VINODBHAI AMARBHAI RAVAL,SISODIYA GAMBHIRSINGH BHAWARSINGH-DECEASED,KRISHNABA GAMBHIRSINH SISODIYA,SATYAPALSINH GAMBHIRSINH SJISODIYA,ASHAKUWAR GAMBHIRSINH SISODIYA,BINDUKUWAR GAMBHIRSINH SISODIYA,PUNAMKUWAR GAMBHIRSINH SISODIYA,HETALKUWARBA GAMBHIRSINH SISODIYA,INSURANCE COMPANY	,MR VIBHUTI NANAVATI
42558	FA/3031/2014	10/09/2014	MAKWANA @ PARMAR MELABHAI @ MELJIBHAI NARSIBHAI,MAKWANA @ PARMAR RAMABEN MELABHAI @ MELJIBHAI	MR.HIREN M MODI	DASHRATHBHAI LAXMANBHAI HAPANI,ORIENTAL INSURANCE COMPANY LTD	,MR PALAK H THAKKAR
42559	FA/3032/2014	08/10/2014	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	DAYANAND GANGA PANDIT,GANGA SURU PANDIT,GITADEVI GANGA PANDIT,MEHUL BHARATBHAI MAKWANA,BHARATBHAI CHIMANLAL MAKWANA	,NOTICE NOT RECD BACK,MR BHARAT T RAO
42560	FA/3034/2014	08/09/2014	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. MUSABHAI DAUDBHAI GAHA,MARIYAMBEN DAUDBHAI GAHA,RAJAKBHAI DAUDBHAI GAHA,AMBAJI BHURAJI MARVADI	
42561	FA/3035/2014	29/07/2016	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	ISAQBHAI SAFIMOHMAD MAKRANI,ABDULMEMON ABDULGANI MAKRANI,HINABEN SAILESHBHAI TADVI,KAJALBEN SAILESHBHAI TADVI-MINOR,JESALBHAI MADHAVBHAI TADVI,BACHIBEN JESALBHAI TADVI	RULE SERVED,MR MTM HAKIM
42562	FA/3037/2014	29/01/2015	SRI RAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SHIALASHBHAI HARMANBHAI PATEL,INDUBEN @ INDIRABEN DINESHBHAI PATEL	MR PRASHANT MANKAD,MR RUTVIJ S OZA
42563	FA/3038/2014	09/09/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GITABEN CHANDUBHAI RATHVA,MAFLABHAI BALUBHAI RATHVA,NISHARMOHAMMAD HANIFMOHAMMAD MAKRANI	
42564	FA/3039/2014	16/09/2014	PATEL ISHWARBHAI AMBARAM,PATEL SEETABEN ISHWARBHAI,PATEL HARISHBHAI ISHWARBHAI,PATEL PRAKASHKUMAR ISHWARBHAI,PATEL AMTHIBEN W/O BECHARDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42565	FA/3040/2014	16/09/2014	PATEL AMRUTBHAI SHANKARLAL - SINCE DECEASED TH .HEIRS,PATEL NARMADABEN WIDOW OF PATEL AMRUTBHAI SHANKARLAL,PATEL MAHESHKUMAR AMRUTBHAI,PATEL KANUBHAI AMRUTBHAI,PATEL ALPESHBHAI AMRUTBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42566	FA/3041/2014	16/09/2014	PATEL MADHABHAI PRABHUVABHAI SINCE DECD. THROUGH HIS HEIR P,PATEL JOITIBEN WIFE OF AMBALAL MADHABHAI,PATEL BHARATBHAI AMBALAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42567	FA/3042/2014	16/09/2014	PATEL LAKSHMANBHAI HARGOVANBHAI THROUGH POA PATEL HASMUKHBHA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42568	FA/3043/2014	16/09/2014	PATEL MAFATLAL HARGOVAN - DECEASED,PATEL VIRABHAI MAFATLAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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42569	FA/3044/2014	16/09/2014	PATEL HIRALAL MOHANLAL - SINCE DECEASED,BABUBHAI HIRALAL - SINCE DECEASED,PATEL KANTIBHAI HIRALAL,PATEL VISHNUBHAI HIRALAL,PATEL SHANTABEN HIRALAL,PATEL SHARDABEN HIRALAL,PATEL CHANDRIKABEN HIRALAL,PATEL SAVITABEN BABUBHAI,PATEL VASANTBHAI BABUBHAI,PATEL RAMILABEN BABUBHI,PATEL TARABEN BABUBHAI	,MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42570	FA/3045/2014	16/09/2014	PATEL MADHABHAI JETHABHAI - SINCE DECEASED TH. HEIRS,PATEL ISHVARLAL MADHABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42571	FA/3046/2014	16/09/2014	PATEL SHIVRAMBHAI NAZARBHAI - DECEASED,PATEL BABUBHAI SHIVRAMDAS,PATEL DINESHKUMAR SHIVRAMDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42572	FA/3047/2014	16/09/2014	PATEL AMRUTLAL KANTILAL - DECEASED,PATEL NIRJNABEN WIDOW OF PATEL AMRUTLAL,PATEL HARDIKBHAI AMRUTLAL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42573	FA/3048/2014	16/09/2014	PATEL VITTHALBHAI BABHAIDAS - DECEASED,PATEL GANESHBHAI VITTHALBHAI,PATEL BABUBHAI VITTHALBHAI,PATEL HASMUKHBHAI VITTHALBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42574	FA/3049/2014	16/09/2014	SUTHAR RAMANBHAI GORDHANDAS,SUTHAR CHIMANLAL GORDHANDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42575	FA/3050/2014	16/09/2014	PATEL MANILAL MANOARDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
42576	FA/3051/2014	26/09/2014	OIL AND NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	DEEP INDUSTRIES LIMITED,	MR VIMAL M PATEL
42577	FA/3056/2014	24/09/2014	BHARATBHAI R BHATT,	RIZWAN SHAIKH	MANOJBHAI GHANSHYAMBHAI SAJNANI,	M R PANJWANI
42578	FA/3057/2014	11/09/2014	MINAXIBEN @ BINABEN VALJIBHAI MADHVI,KEVIN UMESH DAFDA	MR PRATIK Y JASANI	GOBARBHAI VIRABHAI DAFDA,	MR SHAKTI S JADEJA
42579	FA/3060/2014	12/12/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	SHILPABEN PARESHBHAI PATELDECD THROUGH LEGAL HEIRS,KHUSHI PARESHBHAI PATEL (MINOR THROUGH HER LEGAL GUARDIAN RESP: 2 PATEL PARESHKUMAR),PATEL PARESHKUMAR KHUSHALDAS,BAJAJ ALLIANZ GENERAL INSURNACE CO,SHAUKATBHAI USMANBHAI SAIYED,SHREE SELECTION INDIA PVT LTD	,RULE NOT RECD BACK,MR JM BAROT,MR HIMANSU M PADHYA,MR ANKIT SHAH
42580	FA/3061/2014	12/12/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	SHILPABEN PARESHBHAI PATEL DECD THROUGH HER LEGAL HEIRS,KHUSHI PRESHBHAI PATEL(MINOR THROUGH HER LEGAL GUARDIAN RESP: 2 PATEL PARESHKUMAR),PATEL PARESHKUMAR KHUSHALDAS,BAJAJ ALLIANZ GENERAL INSURNACE CO,SHAUKATBHAI USMANBHAI SAIYED,SHREE SELECTION INDIA PVT LTD	,RULE NOT RECD BACK,RULE SERVED,MR JM BAROT,MR ANKIT SHAH
42581	FA/3062/2014	30/09/2014	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KALPNABEN RAJIV HARANE,VIPLAV RAJIV HARANE MINOR THRO' KALPNABEN RAJIV HARANE,VIMALABEN GULABRAV HARANE,RASUBHA BHURAJI CHAUHAN,MERAMANJI KALJI JADEJA	
42582	FA/3063/2014	04/07/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HINABEN PRAKASHBHAI PARMAR,VISHAL PRAKASHBHAI PARMAR MINOR THRO' HINABEN PRAKASHBHAI PARMAR,RIDDHI PRAKASHBHAI PARMAR MINOR THRO' HINABEN PRAKASHBHAI PARMAR,DALPATSINH PRABHARSINH PARMAR,SAVITABEN DALPATSINH PARMAR,ALRAKHABHAI AMADBHAI MOR,VIPULBHAI B MAKANI,MAHENDRASINH GANPARTSINH PARMAR,MAKABARKHAN BHIKHUKHAN PATHAN	RULE SERVED,(MR PARESH M DARJI)
42583	FA/3064/2014	29/09/2016	KANTABEN SURESHBHAI SUTHAR,	MR KK THAKKAR,MS ASHLESHA M PATEL	ALIF KHAN KHETAJI MALEK,AHMEDKHAN RASULKHAN MALEK,I C I C I LOMBARD GENERAL INSURANCE COMPANY,SURESHKUMAR JAGMALBHAI SUTHAR,KANTIBHAI JOITARAM PATEL,I C I C I LOMBARD GENERAL INSURANCE COMPANY	,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42584	FA/3065/2014	29/06/2017	MANISHABEN WD/O RAJESBHAI ALIAS RAJUBHAI PANDORE,CHIRAG RAJESHBHAI ALIAS RAJUBHAI PANDORE,DHRUV RAJESBHAI ALIAS RAJUBHAI PANDORE,LAXMANBHAI VIRMAJI PANDORE,VARJULABEN LAXMANBHAI PANDORE	(MR PARESH M DARJI)	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED
42585	FA/3066/2014	23/09/2015	MADHUBEN ARJANBHAI VADI (ADIVASI),	MR.HIREN M MODI	SANJIVSING MANOHAR PRASADSING,CANNON DUNKERLEY AND CO LTD,NATIONAL INSURANCE COMPANY LTD	,NOTICE UNSERVED,MR SUNIL B PARIKH
42586	FA/3067/2014	23/09/2015	DEVIBEN NANABHAI VADI (ADAVASI),	MR.HIREN M MODI	SANJIVSING MANOHAR PRASADSING,CANNON DUNKERLEY AND CO LTD,NATIONAL INSURANCE COMPANY LTD	,NOTICE UNSERVED,MR SUNIL B PARIKH
42587	FA/3068/2014	23/09/2015	DARIYABEN SOMABHAI VADI (ADAVASI),	MR.HIREN M MODI	SANJIVSING MANOHAR PRASADSING,CANNON DUNKERLEY AND CO LTD,NATIONAL INSURANCE COMPANY LTD	,NOTICE UNSERVED,MR SUNIL B PARIKH
42588	FA/3069/2014	23/09/2015	SOMABHAI DHULABHAI VADI (ADAVASI),	MR.HIREN M MODI	SANJIVSING MANOHAR PRASADSING,CANNON DUNKERLEY AND CO LTD,NATIONAL INSURANCE COMPANY LTD	,NOTICE UNSERVED,MR SUNIL B PARIKH
42589	FA/3070/2014	23/09/2015	MANJULA NANBHAI VADI (ADAVASI),	MR.HIREN M MODI	SANJIVSING MANOHAR PRASADSING,CANNON DUNKERLEY AND CO LTD,NATIONAL INSURANCE COMPANY LTD	,NOTICE UNSERVED,MR SUNIL B PARIKH
42590	FA/3071/2014	23/09/2015	ARJANBHAI NATHABHAI VADI (ADAVASI),	MR.HIREN M MODI	SANJIVSING MANOHAR PRASADSING,CANNON DUNKERLEY AND CO LTD,NATIONAL INSURANCE COMPANY LTD	,NOTICE SERVED,MR SUNIL B PARIKH
42591	FA/3077/2014	10/09/2014	NEW INDIA ASSURANCE CO LTD,	MR KV GADHIA	HANIFBHAI ABUBHAI MANDALIA,ALTAFBHAI VALIBHAI KACHRA	
42592	FA/3079/2014	13/07/2015	THAKERSHI BHIKHABHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42593	FA/3080/2014	13/07/2015	VALLABH TALSHI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,RULE UNSERVED,MR GM AMIN
42594	FA/3081/2014	13/07/2015	TAHKERSHI LALLU,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42595	FA/3087/2014	15/10/2014	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KUNESHWARSINH @ ISHWAR S-O TEJSINH,BHARAT TOURIST (P) LTD,ILABEN BHARATBHAI,JATIN BHARATBHAI TAILOR,BHARATBHAI CHHAGANBHAI TAILOR	
42596	FA/3091/2014	15/10/2014	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KUNESHWARSINH @ ISHWAR S-O TEJSINH,BHARAT TOURIST (P) LTD,SHANTABEN JIVABHAI PATEL,GOVINDBHAI JIVABHAI PATEL,RAKESH JIABHAI PATEL,JIVABHAI SHIVDAS PATEL	
42597	FA/3097/2014	15/10/2014	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	KUNESHWARSINH @ ISHWAR S-O TEJSINH,BHARAT TOURIST (P) LTD,MANGUBEN AMTHALAL OZA,A M OZA,RAMILABEN GAUTAMBHAI WIDOW A OZA,SACHIN GAUTAMBHAI OZA,VISHAL GAUTAMBHAI OZA	
42598	FA/3101/2014	19/08/2016	KALPANABEN RAJIV HARANE,VIPLAV RAJIV HARANE,VIMALABEN GULABRAV HARANE	MR MEHUL S SHAH,MR VISHAL C MEHTA	RASUBHA BHURAJI CHAUHAN,MERAMANJI KALJI JADEJA,NEW INDIA INSURANCE COMPANY LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA
42599	FA/3102/2014	09/03/2019	ORIENTAL INSRUANCE COMPANY LTD,	MR VC THOMAS	SHARDABEN CHANDRASINH @ CHANDUBHAI SOLANKI,GARASIYA MANSINH LAXMANSINH,GARASIYA MANSINH LAXMANBHAI,NATIONAL INSURANCE COMPANY LTD.,MAHENDRASINGH JALAMSINH PARMAR	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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42600	FA/3104/2014	16/10/2014	HIMAL @ SAVAN SON OF DECD. GITABEN GENAJI PUROHIT,GENAJI ISRAJI PUROHIT,DHAPUBEN GENAJI PUROHIT	MR.HIREN M MODI	LALARAM KASHIRAM,ORIENTAL INSURANCE CO LTD	NOTICE NOT RECD BACK,(MR MAULIK J SHELAT)
42601	FA/3108/2014	29/07/2016	RUPABEN WD/O ANARSANG VAKTAJI DARBAR,DARSHANBA ANARSANG VAKTAJI DARBAR-MINOR,VAKTAJI CHUNAJI DARBAR,JAYABEN VAKTAJI DARBAR	MR JM BAROT	THAKOR SARDRAJI DEVAJI,AMICHAND SANKABHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,THAKOR NAJUBEN SARDRAJI,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,RULE UNSERVED,MRS VASAVDATTA BHATT,(MR MAULIK J SHELAT)
42602	FA/3115/2014	16/09/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KHIMJIBHAI RUGNATHBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIVEK V BHAMARE
42603	FA/3116/2014	16/09/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL CHANDUBHAI VITHHALBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIVEK V BHAMARE
42604	FA/3117/2014	16/09/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL AMARATBEN HARJIDAS,SPECIAL LAND ACQUISITION OFFICER	,MR VIVEK V BHAMARE
42605	FA/3118/2014	16/09/2014	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL GODAVARIBEN KARSHANBHAI,PATEL HARIBHAI KARSHANBHAI,PATEL RAGHAVJIBHAI KARSHANBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR VIVEK V BHAMARE
42606	FA/3119/2014	10/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. CHAVDA GOPALJI UKAJI THRO' CHAVDA KUMANSINH KESHARSINH,	
42607	FA/3120/2014	10/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. CHAVDA KISHANSINH CHHATRASINH,CHAVDA PRAVINSINH KISHANSINH,HEIRS OF CHAVDA NATVARSINH CHHATRASINH,CHAVDA GIRVIRSINH NATVARSINH	,MR AV PRAJAPATI
42608	FA/3121/2014	10/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARY MANIBHAI BECHARBHAI,CHAUDHARY RAMANBHAI BECHARBHAI	MR AV PRAJAPATI
42609	FA/3122/2014	25/02/2019	DEFENCE ESTATE OFFICER,	MR PY DIVYESHVAR,MR RITURAJ M MEENA	JIGNESH HARSHADBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY CLOLLECTOR	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
42610	FA/3123/2014	25/02/2019	DEFENCE ESTATE OFFICER,	MR RITURAJ M MEENA	SHRI VASDSAR GAU SEVA SAHKARI MANDALI,BHEMABHAI KHENGARBHAI RABARI,RANCHODBHAI K RABARI,BALDEVBHAI HIRABHAI RABARI,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY CLOLLECTOR	,GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
42611	FA/3124/2014	25/02/2019	DEFENCE ESTATE OFFICER,	MR RITURAJ M MEENA	GULMERG CO-OPERATIVE HOUSING SOCIETY LTD,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR YATIN SONI
42612	FA/3125/2014	25/02/2019	DEFENCE ESTATE OFFICER,	MR PY DIVYESHVAR,MR RITURAJ M MEENA	GULMERG CO-OPERATIVE HOUSING SOCIETY LTD,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR YATIN SONI
42613	FA/3126/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHIVABHAI HARJIVANDAS,	MR YATIN SONI,MR HITESH B PATEL
42614	FA/3127/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVLAL GANDALAL,	MR YATIN SONI,MR HITESH B PATEL
42615	FA/3128/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF AMTHABHAI MOHANBHAI- BHIKHABHAI AMTHABHAI THROUGH HIS HEIR,SUNILBHAI BHIKHABHAI	
42616	FA/3129/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LALBHAI SHANKARBHAI,	MR YATIN SONI,MR HITESH B PATEL
42617	FA/3130/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHNUBHAI KHODIDAS,	MR YATIN SONI,MR HITESH B PATEL
42618	FA/3131/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL PUNJARAM,	MR YATIN SONI,MR HITESH B PATEL

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42619	FA/3132/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIPULBHAI BHIKHABHAI,RANJANBEN BHIKHABHAI	,MR YATIN SONI,MR HITESH B PATEL
42620	FA/3133/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI AMBALAL,	MR YATIN SONI,MR HITESH B PATEL
42621	FA/3134/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAHLADBHAI SHIVRAMDAS,	MR YATIN SONI,MR HITESH B PATEL
42622	FA/3135/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PASIBEN BABUBHAI,	
42623	FA/3136/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI JIVANBHAI KALABHAI,	MR YATIN SONI,MR HITESH B PATEL
42624	FA/3137/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI SENDHABHAI MASOTJI,	MR YATIN SONI,MR HITESH B PATEL
42625	FA/3138/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMARBHAI MASOTJI CHAUDHARI,	MR YATIN SONI,MR HITESH B PATEL
42626	FA/3139/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMRUTBHAI LAVJIBHAI CHAUDHARI,	MR YATIN SONI,MR HITESH B PATEL
42627	FA/3140/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHWARBHAI SENDHABHAI CHAUDHARI,	MR YATIN SONI,MR HITESH B PATEL
42628	FA/3141/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF MADHABHAI RANCHHODBHAI- BHAGUBHAI MADHABHAI THROUGH HIS HEIR,BABUBHAI BHAGUBHAI	,MR YATIN SONI,MR HITESH B PATEL
42629	FA/3142/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATWARBHAI KALIDAS,	MR YATIN SONI,MR HITESH B PATEL
42630	FA/3143/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI AMTHABHAI,	MR YATIN SONI,MR HITESH B PATEL
42631	FA/3144/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI UMEDBHAI,	MR YATIN SONI,MR HITESH B PATEL
42632	FA/3145/2014	11/09/2014	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VAGHARI SHANABHAI SAKABHAI,LAVJIBHAI SHANABHAI	,MR YATIN SONI,MR HITESH B PATEL
42633	FA/3146/2014	11/12/2015	PREMJIBHAI KHODABHAI PATEL,	MR SANDIP M PATEL	LEGAL HEIRS OF DECD. DHANANJAYBHAI KANAIYALAL MEHTA,SHRADDHA D MEHTA,RUPESH D MEHTA,ARPITA D MEHTA,VIJYAGAURI C DAVE,VIJYA (MADALPUR) OWNERS ASSOCIATION,B N MEMBERS ASSOCIATION THROUGH PRESIDENT	,MR JAYESH A KOTECHA,MR RT SONGARA
42634	FA/3147/2014	10/01/2017	RICOH INDIA LTD,	MR JEET J BHATT	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,GANDHINAGAR ELECTRONICS ZONE INDUSTRIES ASSOCIATION	NOTICE SERVED,MR RD DAVE
42635	FA/3151/2014	13/02/2020	NATIONAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ANWAR NURMAMAD,RAMBHABEN KALUBHAI KESUR	RULE SERVED,MR PREMAL S RACHH
42636	FA/3154/2014	02/05/2016	KANTUBHAI GHELABHAI,	MR KM SHETH	OFFICER ON SPECIAL DUTY LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,(MR MB GANDHI),MR CHINMAY M GANDHI
42637	FA/3155/2014	02/05/2016	RAMESHCHANDRA LAXMICHANDRA SHAH,	MR KM SHETH	OFFICER ON SPECIAL DUTY LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,(MR MB GANDHI),MR CHINMAY M GANDHI

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42638	FA/3156/2014	02/05/2016	KIRITKUMAR MANEKLAL,	MR KM SHETH	OFFICER ON SPECIAL DUTY LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER, (MR MB GANDHI),MR CHINMAY M GANDHI
42639	FA/3157/2014	02/05/2016	MADHUKER HIRALAL SHAH,	MR KM SHETH	OFFICER ON SPECIAL DUTY LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER, (MR MB GANDHI),MR CHINMAY M GANDHI
42640	FA/3158/2014	02/05/2016	SURESHCHANDRA AMRECHANDRA SHAH,	MR KM SHETH	OFFICER ON SPECIAL DUTY LAND ACQUISITION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER, (MR MB GANDHI),MR CHINMAY M GANDHI
42641	FA/3159/2014	02/05/2016	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMESHCHANDRA LAXMICHANDRA SHAH,OFFICIAL ON SPECIAL DUTY	
42642	FA/3160/2014	02/05/2016	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KANTUBHAI GHELABHAI,OFFICIAL ON SPECIAL DUTY	
42643	FA/3161/2014	02/05/2016	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KIRITKUMAR MANEKLAL,OFFICIAL ON SPECIAL DUTY	
42644	FA/3162/2014	02/05/2016	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MADHUKAR HIRALAL SHAH,OFFICIAL ON SPECIAL DUTY	
42645	FA/3163/2014	02/05/2016	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	SURESHCHANDRA AMARCHANDRA SHAH,OFFICIAL ON SPECIAL DUTY	
42646	FA/3165/2014	08/10/2014	BATA INDIA LIMITED,	MR CB KAUSHAL,MR JAYESH A KOTECHA	ASK KNOWLEDGE SERVICES PVT LTD,	MR ISHAN MIHIR PATEL
42647	FA/3166/2014	08/07/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	ATMARAM JIVABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
42648	FA/3167/2014	08/07/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	KANUBHAI PASHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
42649	FA/3168/2014	08/07/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	GANDABHAI ISHWARDAS PATEL,SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
42650	FA/3169/2014	28/08/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR P P LAKHANI	ANADABHAI GORABHAI PARMAR,GAURIBEN ANADABHAI PARMAR,ANITABEN ANADABHAI PARMAR MINOR THRO' GAURIBEN ANADABHAI PARMAR,KISHANBHAI ANADABHAI PARMAR MINOR THRO' GAURIBEN ANADABHAI PARMAR,KAJALBEN ANADABHAI PARMAR MINOR THRO' GAURIBEN ANADABHAI PARMAR,PUNAMBEN ANADABHAI PARMAR MINOR THRO' GAURIBEN ANADABHAI PARMAR,MULJIBHAI ALABHAI PARMAR	,RULE SERVED,MR. HEMAL SHAH
42651	FA/3170/2014	23/09/2014	BHARAT SANCHAR NIGAM LIMITED,	(MR PRAFUL J BHATT)	TELE COMMUNICATIONS CONSULTANTS (NDIA) LTD,	
42652	FA/3171/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRTIBHAI AMRUTLAL,	MR AV PRAJAPATI

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42653	FA/3172/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VINODBHAI MANEKLAL,	MR AV PRAJAPATI
42654	FA/3173/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI NATHABHAI,	MR AV PRAJAPATI
42655	FA/3174/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI SHAKARABHAI,	MR AV PRAJAPATI
42656	FA/3175/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATILAL DAHYABHAI GULAB,	MR AV PRAJAPATI
42657	FA/3176/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI PRAHLADBHAI,	MR AV PRAJAPATI
42658	FA/3177/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATIBHAI SOMNATH,	MR AV PRAJAPATI
42659	FA/3178/2014	03/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI KARSHANBHAI,	MR AV PRAJAPATI
42660	FA/3179/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAUSHIKBHAI KANAIYALAL,	MR AV PRAJAPATI
42661	FA/3180/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI KESHAVLAL,	MR AV PRAJAPATI
42662	FA/3181/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGALBHAI RAYCHANDBHAI,	MR AV PRAJAPATI
42663	FA/3182/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI SOMNATH LALDAS,	MR AV PRAJAPATI
42664	FA/3183/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRITBHAI AMRUTLAL,	MR AV PRAJAPATI
42665	FA/3184/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LILABEN RANCHODBHAI,	MR AV PRAJAPATI
42666	FA/3185/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI BABUBHAI,	RULE NOT RECD BACK,MR AV PRAJAPATI
42667	FA/3186/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI PRAHALADBHAI,	MR AV PRAJAPATI
42668	FA/3187/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KESHAJI MANAJI,	RULE NOT RECD BACK,MR AV PRAJAPATI
42669	FA/3188/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MUKESHBHAI VADILAL,	MR AV PRAJAPATI
42670	FA/3189/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JITENDRABHAI BALDEVBHAI,	MR AV PRAJAPATI
42671	FA/3191/2014	28/11/2014	AMBABEN DABHABHAI PARMAR,AMBABEN DABHAIBHAI PARMAR G/O MINOR MAHEKBEN SURESHBHAI,AMBABEN DABHAIBHAI PARMAR G/0 MINOR VAIBHAVBHAI SURESHBHAI	MR JITENDRA G SHETH	RANJITBHAI CHANDUBHAI PARMAR,KANCHANBEN CHHATRSANG PARMAR,HANSABEN CHHATRSANG PARMAR,PADMABEN CHHATRSANG PARMAR,RAHULBHAI CHHATRSANG PARMAR,PARULBEN BABHAIBHAI PARMAR,SHILABEN SURESHBHAI PARMAR	
42672	FA/3193/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJPUT MUKESHBHAI KESHAVBHAI,RANA UMESHBHAI KANUBHAI,UNITED INDIA INSURANCE COMPANY LIMITED.,AUTO FINANCE,JIVABHAI DAHYABHAI PARMAR	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR MURALI N DEVNANI,MR. NISARG D SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42673	FA/3194/2014	21/07/2015	NARENDRAKUMAR HARILAL PAREKH,	MR P P MAJMUDAR	OCEANIC FOOD PRIVATE LIMITED,NESTLE INDIA LIMITED	MR AMAR N BHATT,(MR PARESH M DARJI),MR. NEHAL N SHAH
42674	FA/3198/2014	19/09/2014	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SHAMBHUBHAI MOHANBHAI HARIJAN,DEVSINGH NAYKABHAI RATHWA,HAKIMUDDIN SULEMAN	
42675	FA/3199/2014	19/09/2014	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	RAKESHBHAI MAMDABHAI HARIJAN,DEVSINGH NAYKABHAI RATHWA,HAKIMUDDIN SULEMAN	
42676	FA/3200/2014	19/09/2014	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SANJUBHAI GOVINDBHAI HARIJAN,DEVSINGH NAYKABHAI RATHWA,HAKIMUDDIN SULEMAN	
42677	FA/3204/2014	19/04/2017	DAMODAR MATHARADAS THAKKAR,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	SHAH MANEKJI KHIYARAJ,NANASING BACHCHHANSING CHAUDHRI	NOTICE SERVED BY DS,MR BY MANKAD
42678	FA/3208/2014	22/09/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRADHUMANSINH M VAGHELA,SHANTABEN DEVJI LATHIYA,ICICI LUMBAR INSURANCE CO LTD,BHANUBEN DINESHBHAI LATHIYA,JALPA DINESHBHAI LATHIYA,JOSHNABEN DINESHBHAI LATHIYA,MINOR DAKSHABEN DINESHBHAI LATHIYA THRO'RES.NO.4,MINOR BHAVNABEN DINESHBHAI LATHIYA THRO'RES.NO.4,MINOR NIMESBEN DINESHBHAI LATHIYA THRO'RES.NO.4,SHANTABEN DEVJIBHAI	
42679	FA/3209/2014	22/09/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRADHUMANSINH M VAGHELA,SHANTABEN DEVJI LATHIYA,ICICI LUMBAR INSURANCE CO LTD,NIMESH DINESHBHAI LATHIYA-MINOR	
42680	FA/3210/2014	27/08/2018	RABIYABEN WD/O JAMALBHAI VORA,SIRAJBHAI JAMALBHAI VORA,NAZIRBHAI JAMALBHAI VORA	MR AS ASTHAVADI	THAKOR GANPATBHAI MAGANBHAI,SAJIDKHAN ASRAFKHAN PATHAN,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE UNSERVED,MR PRADEEP PATEL,(MR MAULIK J SHELAT)
42681	FA/3211/2014	27/09/2018	NEHAL HARSUKHLAL VAID,	MR DEEP D VYAS	DARSHINI NAVINBHAI THACKER,DUSHIYANTBHAI THACKER,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VIKRAM J THAKOR
42682	FA/3216/2014	06/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SALIMBHAI A. RAHEMAN SUNESARA,MAHMADRAFI BHIKHKHANKHAN MALEK,SAJIDBHAI ABBASBHAI DANTROLIYA,GURUDIPSINH SATNAMSINGH ZUNDAVAT	
42683	FA/3218/2014	22/12/2014	MOMAYABHA VISHRAM GADHVI,NAMALBEN W/O MOMAYABHA VISHRAM,SONALBEN WD/O DHIRUBHA MOMAYABHA GADHVI,KUM. KIRAN D/O DHIRUBHA MOMAYABHA GADHVI,KUM. HEMAL D/O DHIRUBHA MOMAYABHA GADHVI,MA. BABO S/O DHRUBHA MOMAYABHAGADHVI,MAHESH S/O MOMAYABHA VISHRAM GADHVI	(MR AG VYAS),(MR. MAHESH C VORA)	MANUBHA ALIAS MANSUKHBHA MOMAYABHA GADHVI,THE NEW INDAI INSURANCE CO.LTD.,KANTILAL DAYABHAI JABAI,RAMESHBHAI DAYABHAI JABAI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
42684	FA/3220/2014	10/04/2015	PRAVINBHAI BABUBHAI DANI,	MR EE SAIYED	HEMALIBEN WIFE OF PRAVINBHAI BABUBHAI DANI,	(MR PRABHAV A MEHTA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42685	FA/3223/2014	04/07/2016	RAMANBHAI MULJIBHAI,RAMESHCHANDRA MULJIBHAI- HEIRS OF MULJIBHAI BAPUBHAI CHUNAWALA,BHARTIBEN WD/O RAMESHCHANDRA MULJIBHAI,JIGNABEN D/O RAMESHCHANDRA MULJIBHAI,KAUSHIKBHAI RAMESHCHANDRA CHUNAWALA,BHUPENDRABHAI RAMESHCHANDRA CHUNAWALA,REKHABEN D/O RAMESHCHANDRA MULJIBHAI,RAKESHBHAI RAMESHCHANDRA CHUNAWALA,SHANKERBHAI MULJIBHAI CHUNAWALA,CHANDRAKANTBHAI MULJIBHAI CHUNAWALA,NARHARIBHAI MULJIBHAI CHUNAWALA,HARSHADBHAI MULJIBHAI CHUNAWALA	MR PRABHAKAR UPADYAY	NARANBHAI MAVJIBHAI MAKWANA,SHANTABEN VALJIBHAI VAGHELA,NATUBHAI MAVJIBHAI MAKWANA,DAHIBEN BABUBHAI MAKWANA,DINESHBHAI MAVJIBHAI MAKWANA,RANJANBEN DINESHBHAI MAKWANA,ANILBHAI DINESHBHAI MAKWANA,PRAVINBHAI DINESHBHAI MAKWANA,NIRUBEN DINESHBHAI MAKWANA,LALITBHAI MAVJIBHAI MAKWANA,ASHOKBHAI MAVJIBHAI MAKWANA	,MR MD CHAUHAN,MR DHARMENDRA PARIKH
42686	FA/3224/2014	04/07/2016	RAMANBHAI MULJIBHAI,RAMESHCHANDRA MULJIBHAI- HEIRS OF MULJIBHAI BAPUBHAI CHUNAWALA,BHARTIBEN WD/O RAMESHCHANDRA MULJIBHAI,JIGNABEN D/O RAMESHCHANDRA MULJIBHAI,KAUSHIKBHAI RAMESHCHANDRA CHUNAWALA,BHUPENDRABHAI RAMESHCHANDRA CHUNAWALA,REKHABEN D/O RAMESHCHANDRA MULJIBHAI,RAKESHBHAI RAMESHCHANDRA CHUNAWALA,SHANKERBHAI MULJIBHAI CHUNAWALA,CHANDRAKANTBHAI MULJIBHAI CHUNAWALA,NARHARIBHAI MULJIBHAI CHUNAWALA,HARSHADBHAI MULJIBHAI CHUNAWALA	MR PRABHAKAR UPADYAY	NARANBHAI MAVJIBHAI MAKWANA,SHANTABEN VALJIBHAI VAGHELA,NATUBHAI MAVJIBHAI MAKWANA,DAHIBEN BABUBHAI MAKWANA,DINESHBHAI MAVJIBHAI MAKWANA,RANJANBEN DINESHBHAI MAKWANA,ANILBHAI DINESHBHAI MAKWANA,PRAVINBHAI DINESHBHAI MAKWANA,NIRUBEN DINESHBHAI MAKWANA,LALITBHAI MAVJIBHAI MAKWANA,ASHOKBHAI MAVJIBHAI MAKWANA	,MR MD CHAUHAN,MR DHARMENDRA PARIKH
42687	FA/3225/2014	04/07/2016	RAMANBHAI MULJIBHAI,RAMESHCHANDRA MULJIBHAI- HEIRS OF MULJIBHAI BAPUBHAI CHUNAWALA,BHARTIBEN WD/O RAMESHCHANDRA MULJIBHAI,JIGNABEN D/O RAMESHCHANDRA MULJIBHAI,KAUSHIKBHAI RAMESHCHANDRA CHUNAWALA,BHUPENDRABHAI RAMESHCHANDRA CHUNAWALA,REKHABEN D/O RAMESHCHANDRA MULJIBHAI,RAKESHBHAI RAMESHCHANDRA CHUNAWALA,SHANKERBHAI MULJIBHAI CHUNAWALA,CHANDRAKANTBHAI MULJIBHAI CHUNAWALA,NARHARIBHAI MULJIBHAI CHUNAWALA,HARSHADBHAI MULJIBHAI CHUNAWALA	MR PRABHAKAR UPADYAY	NARANBHAI MAVJIBHAI MAKWANA,SHANTABEN VALJIBHAI VAGHELA,NATUBHAI MAVJIBHAI MAKWANA,DAHIBEN BABUBHAI MAKWANA,DINESHBHAI MAVJIBHAI MAKWANA,RANJANBEN DINESHBHAI MAKWANA,ANILBHAI DINESHBHAI MAKWANA,PRAVINBHAI DINESHBHAI MAKWANA,NIRUBEN DINESHBHAI MAKWANA,LALITBHAI MAVJIBHAI MAKWANA,ASHOKBHAI MAVJIBHAI MAKWANA	,MR MD CHAUHAN,MR DHARMENDRA PARIKH
42688	FA/3226/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANBHAI MAFATLAL,	
42689	FA/3227/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BACHUJI RANCHHODJI,	MR AV PRAJAPATI
42690	FA/3228/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DOLATSANG JETHUJI,	
42691	FA/3229/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR PUNJIBHAI WD/O BHEMAJI HEMAJI,	MR AV PRAJAPATI
42692	FA/3230/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR ADABAI PRATAPSANG,	
42693	FA/3231/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RANGAJI HALAJI,	MR AV PRAJAPATI
42694	FA/3232/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HEMANTSANG BADSANG,	MR AV PRAJAPATI
42695	FA/3233/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VADANSINH AMARAJI,	
42696	FA/3234/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR MANSANGJI CHEHARAJI,	MR AV PRAJAPATI
42697	FA/3235/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SIVSANG FATESANG,	

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42698	FA/3236/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JABABEN WD-O SHIVUJI BAVAJI,	
42699	FA/3237/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VASTAJI MOTIJI,	
42700	FA/3238/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI KARSHANBHAI,	
42701	FA/3239/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANEKLAL NARSINHBHAI,	
42702	FA/3240/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KESHAVLAL AMTHABHAI,	
42703	FA/3241/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI DAHYABHAI,	
42704	FA/3242/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI CHATURBHAI,	
42705	FA/3243/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL RONAKBHAI TRIBHOVANDAS,	
42706	FA/3244/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODABHAI MAFATLAL,	
42707	FA/3245/2014	15/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI GOVABHAI,	
42708	FA/3246/2014	29/09/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIPULKUMAR KUMUDCHANDRA DESAI,HASMUKHBHAI RANCHHODBHAI VASAVA,USHABEN HASMUKHBHAI VASAVA,SHIVAMKUMAR HASMUKHBHAI VASAVA - MINOR,KAPILABEN RANCHHODBHAI VASAVA	,MR MTM HAKIM
42709	FA/3247/2014	21/01/2020	PUSHPABEN KALABHAI VAGHRI,	MR R.K.MANSURI	DILIPBHAI GABHUBHAI DANTANI,GABHUBHAI CHIMANBHAI DANTANI,NEW INDIA INSURANCE CO LTD	(MR MAULIK J SHELAT),MR HARNISH V DARJI
42710	FA/3248/2014	30/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD PATEL GOVINDBHAI MAGANBHAI,PATEL AMRATBHAI GOVINDBHAI	
42711	FA/3249/2014	30/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PASHIBEN SHANKARLAL D-O. MANILAL GANGARAM PATEL,	
42712	FA/3250/2014	30/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SANTOKBEN WD-O RAMABHAI BABALDAS,	MR AV PRAJAPATI
42713	FA/3254/2014	13/06/2015	HIRABEN ALIAS VAISHALIBEN DINESHBHAI KHARNAR,DHANJAY DINESH KHARNAR- MINOR	MR.HIREN M MODI	DEVISINH KISHORSINH VADHER,MUKESHBHAI SAMARBHAI AUDICH,NATIONAL INSURANCE COMPANY LTD.,JAYESHBHAI ALIAS MERAMAN VEJANAND DANGAR,CHANDUBHAI LAKHMANBHAI CHAVDA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
42714	FA/3255/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVRAMBHAI VIRABHAI,	MR AV PRAJAPATI
42715	FA/3256/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI ISHWARBHAI,	MR AV PRAJAPATI
42716	FA/3257/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRALAL ISHWARBHAI- ADM OF HIRALAL ISHWARBHAI,	MR AV PRAJAPATI
42717	FA/3258/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARAYANBHAI ISHWARBHAI,PAETL VISHNUBHAI NARANDAS	,MR AV PRAJAPATI
42718	FA/3259/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL SHANKARBHAI SHIVRAMBHAI,PATEL MANGUBEN SHANKARBHAI,PATEL RAMILABEN SHANKARBHAI,PATEL BHARATBHAI SHANKARBHAI,PATEL NAVINBHAI SHANKARBHAI,PATEL JASHIBEN SHANKARBHAI,PATEL KRISHNABEN SHANKARBHAI	,MR AV PRAJAPATI

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42719	FA/3260/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SARTAJI RAVAJI,	MR AV PRAJAPATI
42720	FA/3261/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR NATHIBEN GALABJI,THAKOR DASHRATHJI GALABJI,HEIRS OF DECD. THAKOR DHULAJI GALABJI,THAKOR LAXMIBEN DHULAJI,THAKOR PRABHATJI DHULAJI,THAKOR PALAJI DHULAJI,THAKOR SADAJI DHULAJI,THAKOR KANAJI DHULAJI,THAKOR VADANJI DHULAJI,THAKOR JALUJI DHULAJI	,MR AV PRAJAPATI
42721	FA/3262/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. NATHIBEN JIVAJI,THAKOR DALAJI JIVAJI	
42722	FA/3263/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI HIRALAL,	MR AV PRAJAPATI
42723	FA/3264/2014	24/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR GOPALJI FATAJI,THAKOR KESHARBEN GOPALJI,THAKOR SHANKABEN GOPALJI,THAKOR CHAMANJI GOPALJI,THAKOR MANJULABEN GOPALJI,THAKOR NATVARJI GOPALJI	,MR AV PRAJAPATI
42724	FA/3265/2014	12/11/2014	NATIONAL INSURANCEC CO. LTD,	MS LILU K BHAYA	BADRUNISA WD/O. AMMANULLAHKHANPATHAN,LALUBHAI MOKAMSING CHAUHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,PARIKH DIPAKKUMAR RAMESHCHANDRA,KULSUMBIBI WD/O. ANVARKHAN AMANULLAHKHAN PATHAN	,MR MTM HAKIM,HCLS COMMITTEE,MR VISHAL B MEHTA
42725	FA/3267/2014	22/10/2019	BHUPENDRABHAI THAKORELAL RANA,	MR KASHYAP R JOSHI	SITABEN WD-O JETHABHAI BAVALABHAI,DHARMESH ALIAS NITESH MAGANBHAI RATHOD- MINOR,UNITED INSURANCE CO LTD	MS HINA DESAI,MR NIRAV V JOSHI
42726	FA/3268/2014	18/09/2018	TALUKA DEVELOPMENT OFFICER,	MS KHYATI P HATHI	GITABA VINUBHA,LALJI SOMABHAI,SARPANCH BALVA GRAM PANCHAYAT,LABOUR COURT JAMNAGAR (DELETED AS PER COURT ORD.DT.15/07/2014)	,RULE SERVED,MR PREMAL R JOSHI,MR PREMAL S RACHH
42727	FA/3271/2014	19/08/2015	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	EXECUTIVE ENGINEER,SALIMBHAI ABDUL AZIZ QURESHI,ASHISH KRISHAN DIVAN	GOVERNMENT PLEADER,DELETED,MR RAMKRISHNA B DAVE
42728	FA/3272/2014	13/07/2015	RATNABHAI VALABHAI,DHIRUBHAI VALABHAI,HAJABHAI ODHABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42729	FA/3273/2014	13/07/2015	ODHABHAI MONABHAI,MANIBEN ODHABHAI @ SAGRAMBHAI,SHABHABHAI ODHABHAI @ SAGRAMBHAI,MULJIBHAI ODHABHAI @ SAGRAMBHAI,SHAMUBEN ODHABHAI @ SAGRAMBHAI,VAKTUBEN ODHABHAI @ SAGRAMBHAI,RANIBEN BHIKHABHAI,BHAKUBEN BHIKHABHAI,KUVARBEN BHIKHABHAI,JODHABHAI MONABHAI,DHANUBHAI JODHABHAI,KESARBEN JODHABHAI,SHANTUBEN JODHABHAI,MADHUBEN JODHABHAI,SAMATBHAI JODHABHAI,GHUSABHAI JODHABHAI,LADUBEN JODHABHAI,LAGHRABHAI JODHABHAI,GOVINDBHAI JODHABHAI,KESHUBHAI MONABHAI,DHANJIBHAI KESHUBHAI,KAMUBEN KESHUBHAI,CHAKEBEN KESHUBHAI,BHANUBEN KESHUBHAI,HIMMATBHAI KESHUBHAI,NANIBEN KESHUBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42730	FA/3274/2014	13/07/2015	SHAMJIBHAI GILABHAI,AMRATBEN WD/O SHAMJIBHAI GILABHAI,DHIRUBHAI SHAMJIBHAI,RAMESHBHAI SHAMJIBHAI,MANJULABEN SHAMJIBHAI,NANDUBEN SHAMJIBHAI,SAVUBEN SHAMJIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42731	FA/3275/2014	13/07/2015	PANCHABHAI NARSHIBHAI,JIVUBEN WD/O PANCHABHAI NARSHIBHAI,NATHUBHAI PANCHABHAI,KASHIBEN PANCHABHAI,MOGHIBEN PANCHABHAI,MANUBEN PANCHABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42732	FA/3276/2014	13/07/2015	HARIBHAI OGHABHAI,JAMURBHAI HARIBHAI,NANIBEN HARIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42733	FA/3277/2014	13/07/2015	RATNABHAI VALABHAI,DHIRUBHAI VALABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42734	FA/3278/2014	13/07/2015	BAHADURSANGH JORSANG,BHAGVATSANG JORSANG,KHAMABA BHAGVATSANG,KETANSINH BHAGVATSANG,NILESHSINH BHAGVATSANG,MANHARBA BHAGVATSANG,MAYURBHA JORSANG,VILASBA MAYUBHA,BALDEVSINH MAYUBHA,RAJESHWARI MAYUBHA,ASHMITABA MAYUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42735	FA/3279/2014	13/07/2015	HEMKUVARBA BECHARJI,RAYUBHA BECHARJI,VINUBA BECHARJI,PRAKASHBA MAHIPATSINH,ASHABA MAHIPATSINH,DAXABA MAHIPATSINH MINOR THRO' PRAKASHBA MAHIPATSINH,SHIVRAJSINH MAHIPATSINH MINOR THRO' PRAKASHBA MAHIPATSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42736	FA/3280/2014	13/07/2015	HAMJUBHAI KHODUBHA,PRAKASHBA HAMJUBHA,DHARMENDRASINH HAMJUBHA,GITABA HAMJUBHA,BHAGIRATHSINH HAMJUBHA,NARENDRASINH HAMJUBHA,POPATBHAI HAMJUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42737	FA/3281/2014	13/07/2015	BATUKBHA KHODUBHA,MANKUVARBA WD/O BATUKBHA,VIJAYBA BATUKBHA,MANISHABA BATUKBHA,HEMANTSINH BATUKBHA,PRATAPSINH BATUKBHA,LALJIBHA BATUKBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42738	FA/3282/2014	13/07/2015	BACHUBHA BHUPATSANG,VIKRAMSINH BACHUBHA,KISHORSINH BACHUBHA,GAJENDRASINH BACHUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42739	FA/3283/2014	13/07/2015	MAKOD JERAM,KHIMJI JERAM,LAXMIBEN WD/O KHIMJIBHAI,PRAVINBHAI KHIMJIBHAI,REKHABEN KHIMJIBHAI,KANTUBEN KHIMJIBHAI,SHOBHNABEN KHIMJIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42740	FA/3284/2014	13/07/2015	HASUBA JILUBHA,RAMUBHA JILUBHA,VINUBA WD/O RAMDEVSINH,JAYPALSINH RAMDEVSINH,HEMBA DOLATSANG	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42741	FA/3285/2014	13/07/2015	JADIBEN JERAMBHAI,ARJANBHAI UKABHAI,BHIMABHAI UKABHAI	MR AV PRAJAPATI	BHAVANBHAI UKABHAI,KHODABHAI UKABHAI,VALABHAI UKABHAI,KESHUBHAI UKABHAI,BHAYABHAI UKABHAI,GAFULBHAI UKABHAI,JASHODABEN UKABHAI,SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,RULE SERVED,MR GM AMIN
42742	FA/3286/2014	13/07/2015	SHIVA NARSHI,PARSHOTTAM NARSHI,RANA NARSHI,GHELA NARSHI,BAIKUVARBEN NARSHI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42743	FA/3287/2014	13/07/2015	RAMUBEN KANABHAI,RAMBHABEN MOTABHAI,PUNABHAI LAXMANBHAI,LALIBEN LAXMANBHAI,NANJIBHAI LAXMANBHAI,BALABHAI LAXMANBHAI,VIJUBEN LAXMANBHAI,VELJI VAGHA,LADHABHAI VAGHABHAI,MADHABHAI RAVJIBHAI,RANCHHOD KANJI,NARAN KANJI,VALLABH KANJI,SHIVUBEN KANJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42744	FA/3288/2014	13/07/2015	MAKOD JERAM,KHIMJI JERAM,LAXMIBEN WD/O KHIMJIBHAI,PRAVINBHAI KHIMJIBHAI,REKHABEN KHIMJIBHAI,KANTUBEN KHIMJIBHAI,SHOBHNABEN KHIMJIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42745	FA/3289/2014	13/07/2015	SHAMJIBHAI PARSHOTTABHAI,SAMJUBEN WD/O SHAMJIBHAI,BHAVNABEN SHAMJIBHAI,RAMESHBHAI SHAMJIBHAI,ASHOKBHAI SHAMJIBHAI,VIRJI PARSHOTAM,SHANTI PARSHOTAM	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42746	FA/3290/2014	13/07/2015	BHAYABHAI AABA,GAURIBEN WD/O BHAYABHAI,ASMITABEN BHAYABHAI,HIRABEN BHAYABHAI,MUKESHBHAI BHAYABHAI,DINESHBHAI BHAYABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN

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42747	FA/3291/2014	13/07/2015	SHAMJIBHAI PARSHOTTABHAI,SAMJUBEN WD/O SHAMJIBHAI,BHAVNABEN SHAMJIBHAI,RAMESHBHAI SHAMJIBHAI,ASHOKBHAI SHAMJIBHAI,VIRJI PARSHOTAM,SHANTI PARSHOTAM	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42748	FA/3292/2014	13/07/2015	UKA SHAKUR,ALARAKHA UKABHAI,SHUBHANBEN BHATUR,MUNABHAI BHATUR,BANUBEN BHATUR	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42749	FA/3293/2014	13/07/2015	SHAMJIBHAI PARSHOTTABHAI,SAMJUBEN WD/O SHAMJIBHAI,BHAVNABEN SHAMJIBHAI,RAMESHBHAI SHAMJIBHAI,ASHOKBHAI SHAMJIBHAI,VIRJI PARSHOTAM,SHANTI PARSHOTAM	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42750	FA/3294/2014	13/07/2015	BALVANTSANG BHAVSANG,VINUBA WD/O BALVANTSANG,INDRAJITSINH BALVANTSANG,VIJAYSINH BALVANTSANG,CHETANSINH BALVANTSANG	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42751	FA/3295/2014	13/07/2015	BATUKBHA KHODUBHA,MANKUVARBA WD/O BATUKBHA,VIJAYBA BATUKBHA,MANISHABA BATUKBHA,HEMANTSINH BATUKBHA,PRATAPSINH BATUKBHA,LALJIBHA BATUKBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42752	FA/3296/2014	13/07/2015	MAKOD JERAM,KHIMJI JERAM,LAXMIBEN WD/O KHIMJIBHAI,PRAVINBHAI KHIMJIBHAI,REKHABEN KHIMJIBHAI,KANTUBEN KHIMJIBHAI,SHOBHNABEN KHIMJIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42753	FA/3297/2014	13/07/2015	GIGA GILA,NAGJIBHAI GIGABHAI,RAMBHABEN GIGABHAI,JIVRAHBHAI GIGABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42754	FA/3298/2014	13/07/2015	BALWANTSANGH BHAVSANG,VINUBA W/O BALWANTSANGH,INDRAJITSINH BALWANTSANGH,CHETANSANGH BALWANTSANGH,VIJAYSINH BALWANTSANGH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42755	FA/3299/2014	13/07/2015	TAKHTBA KARANSINH,JITUBHA KARANSANG,TARABA JITUBHA,PRADIPSINH JITUBHA,KARUNABA JITUBHA,JAYSHRI JITUBHA,REKHABA JITUBHA,SUKHDEVSINH KARANSINH,PRUTHVIRAJSINH NIRMALSINH,RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42756	FA/3300/2014	13/07/2015	HEMBA CHATURSANG,JASHWANTSANG GUMANSANG,HAKIMBA GUMANSANGH,RASIKBA GUMANSANG,ARVINDSINH CHATURSANG,SITABA CHATURSANG,JANAKBA PARBATSINH,RAMDEVSINH PARBATSINH,VIRAMDEVSINH PARBATSINH,MALDEVSINH PARBATSINH,MANCHCHABA ASHUBA,LALUBHA ASHUBHA,ARJUNSINH ASHUBHA,GANPATSINH ASHUBHA,VASANTBA GHANSHYAMSINH,CHOTUBHAI GHANSHYAMSINH,BHARATSINH GHANSHYAMSINH,PRAFULBA GHANSHYAMSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MR GM AMIN
42757	FA/3302/2014	21/01/2016	HDFC BANK LTD.,	MR NIKUNJ D BALAR	DHIRUBHAI BHIKHABHAI SOLANKI,HANSABEN DHIRUBHAI SOLANKI,JIGNA DHIRUBHAI SOLANKI,PARTH DHIRUBHAI SOLANKI,KINJAL DHIRUBHAI SOLANKI,PAYALBEN PRAGJIBHAI CHAVADA,JITENDRASINH UMEDSANGBHAI MORI,LAKHMANBHAI BHALABHAI GALANI	,RULE SERVED,MR. VISHAL P THAKKER
42758	FA/3303/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	MADHUSUDHAN AMBALAL TRIVEDI SINCE DECE. THRO.' L/H.,BHARTIBEN WD/O. MADHUSUDAN AMBALAL TRIVEDI,HIMANSHU MADHUSUDAN TRIVEDI,JAIMALKUMAR MADHUSUDAN TRIVEDI,RUPALBEN MADHUSUDAN TRIVEDI,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED

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42759	FA/3312/2014	10/10/2015	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	KALABHAI SANABHAI BARIYA,MOBINKHAN MAJIDKHAN PATHAN,MANJITSING LALSING CHAWLA,UNITED INDIA INSURANCE CO LTD,PRABHUDAS SHANKARDAS PATEL,UDABHAI SALAMBHAI THAKOR	RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI,MR MA KHARADI
42760	FA/3313/2014	29/11/2018	VISHNUJI RAMAJI SINCE DECEASED THROUGH LEGAL HEIRS,KEVALJI MANAJI,MANJULABEN VISHNUJI,MANISH VISHNUJI,SHILPABEN VISHNUJI,MAHESH VISHNUJI		PUNJAJI HAMIRJI,VIKRAMJI PUNJAJI,NITIN PARSHOTTAMBHAI PATEL,KALPESH PARSHOTTAMBHAI PATEL,NARANBHAI BAKORBHAI PATEL,DEVENDRA NARANBHAI PATEL	
42761	FA/3314/2014	14/11/2016	ILLABEN RAJUSINH RAJPUT,ROSHNI RAJUSINH RAJPUT -MINOR THRO' ILLABEN RAJUSINH RAJPUT,KINJAL RAJUSINH RAJPUT- MINOR THRO' ILLABEN RAJUSINH RAJPUT	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
42762	FA/3315/2014	06/11/2017	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MECWAN ALPESHKUMAR PARSHOTTAMBHAI,DIPAKBHAI JESHANKARBHAI JOSHI,JOSHI JIGNISHABEN DIPAKBHAI,JOSHI NITIBEN DIPAKBHAI JESHANKARBHAI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	,RULE SERVED,(MR PARESH M DARJI)
42763	FA/3316/2014	11/02/2017	SHRIRAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JAGATSINH NATHUSINH RATHOD,CHANDUBHAI POPATLAL RAVAL,USMANBHAI DAWOODBHAI MANSURI	RULE SERVED,(MR PARESH M DARJI)
42764	FA/3325/2014	24/09/2014	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SANDIPSINGH KOMALSINGH KURMI,KOMALSINGH SHIVSHANKERSINGH KURMI,RUKMANIBEN KOMALSINGH KURMI,SATYANARAYANBHAI NAGESHWARBHAI REDDY	
42765	FA/3330/2014	27/07/2016	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	LEGAL HEIRS OF GANJESHBHAI AMTHABHAI PRAJAPATI,RAMIBEN GANJESHBHAI PRAJAPATI,PASHABHAI GANJESHBHAI PRAJAPATI,SHARDABEN GANJESHBHAI PRAJAPATI,SAKRABHAI GANJESHBHAI PRAJAPATI,VINODBHAI GANJESHBHAI PRAJAPATI,SUMANBEN GANJESHBHAI PRAJAPATI,RAMESHBHAI GANJESHBHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,(MR A J PATEL),KRUSHITA D DAVE
42766	FA/3331/2014	27/07/2016	DY.GENERAL MANAGER,	MR RITURAJ M MEENA	AMRATBHAI MAGANBHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER AND DY.COLLECTOR	GOVERNMENT PLEADER,(MR A J PATEL)
42767	FA/3332/2014	03/10/2016	KIRTIKUMAR KESHAVLAL MEHTA,PRAHLADBHAI DAHYABHAI SONI	MR SIDDHARTH H DAVE	CHARITY COMMISSIONER,SADHU HARIDASJI GURU SHRI LAXMANDASJI MAHARAJ,MOHANBHAI JESANGBHAI PATEL,BIPINBHAI MAFATLAL BAROT,NARENDRABHAI B RAVAL,HARICHARANDASJI GURU DAMODARDASJI,TRUSTEE BHAICHANDBHAI GULABDAS VAKIL,TRUSTEE VELABHAI LAKHUBHAI PATEL,SADHU LAXMANDASJI GURU MATHURDASJI	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR RJ GOSWAMI
42768	FA/3333/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI JIVANBHAI,	
42769	FA/3334/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVANBHAI RAMABHAI,	
42770	FA/3335/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI REVABHAI,	MR AV PRAJAPATI
42771	FA/3336/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABULAL RANCHHODBHAI,	MR AV PRAJAPATI
42772	FA/3337/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PURIBEN ZAVERBHAI,PATEL DAHYABHAI RANCHHODBHAI	
42773	FA/3338/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JOITABHAI RAMDAS,	MR AV PRAJAPATI
42774	FA/3339/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGABHAI RANCHHODDAS,	

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42775	FA/3340/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DUSHYANTBHAI RANCHHODBHAI (RAMBHAI),	
42776	FA/3341/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI DHULABHAI,	MR AV PRAJAPATI
42777	FA/3342/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAVABHAI GOVABHAI,PATEL MOHANBHAI GOVABHAI	
42778	FA/3343/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVANBHAI KARSHANBHAI,	
42779	FA/3344/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI RANCHHODBHAI,	
42780	FA/3345/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAILESHKUMAR TRIKAMBHAI,	
42781	FA/3346/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI VITHTHALBHAI,	
42782	FA/3347/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI MATHURBHAI,	
42783	FA/3348/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI MATHURBHAI,	
42784	FA/3349/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI RANCHHODBHAI,	
42785	FA/3350/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI REVABHAI,	
42786	FA/3351/2014	26/09/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAGANBHAI REVABHAI,	
42787	FA/3352/2014	18/09/2018	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	SUMITRABEN KANUBHAI JALAIYA,AJAYBHAI KANUBHAI JALAIYA MINOR THRO' SUMITRABEN KANUBHAI JALAIYA,VIJAYBHAI KANUBHAI JALAIYA MINOR THRO' SUMITRABEN KANUBHAI JALAIYA,TEJASBHAI KANUBHAI JALAIYA MINOR THRO' SUMITRABEN KANUBHAI JALAIYA,ALPESH KANUBHAI JALAIYA MINOR THRO' SUMITRABEN KANUBHAI JALAIYA,SHIVOM CONSTRUCTION PVT LTD	RULE SERVED,MR. HEMAL SHAH
42788	FA/3353/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATHOD RAJUSINH LALSINH,RAVAL MANJULABEN VISHNUBHAI,RAVAL GOVINDBHAI KESHABHAI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,RAVAL NATHABHAI LAXMANBHAI	RULE SERVED,(MR MAULIK J SHELAT),MR R.K.MANSURI,MR VIPUL A SHAH,HCLS COMMITTEE
42789	FA/3354/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATHOD RAJUSINH LALSINH,RAVAL MANJULABEN VISHNUBHAI,RAVAL GOVINDBHAI KESHABHAI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,RAVAL VIPULBHAI KANTIBHAI	RULE SERVED,(MR MAULIK J SHELAT),MR R.K.MANSURI,MR VIPUL A SHAH,HCLS COMMITTEE
42790	FA/3355/2014	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RATHOD RAJUSINH LALSINH,RAVAL MANJULABEN VISHNUBHAI,RAVAL GOVINDBHAI KESHABHAI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,RAVAL KANUBHAI HIRABHAI	RULE SERVED,(MR MAULIK J SHELAT),MR R.K.MANSURI,MR VIPUL A SHAH,HCLS COMMITTEE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42791	FA/3356/2014	17/09/2018	EXECUTIVE ENGINEER,	RC JANI & ASSOCIATE	RAIBHA UTHABHA,PALIBEN RAIBHA KER,DAHIBEN RAIBHA KER,JASHIBEN RAIBHA KER,RAJUBEN RAIBHA KER,RAMBHA RAIBHA KER,PURIBEN RAIBHA KER,SAVITABEN RAIBHAI KER,NARESHBHAI K ACHARYA,UNITED INDIA INSURANCE CO LTD,DISTRICT PLANNING COMMISSION	,GOVERNMENT PLEADER,RULE SERVED,MR VIBHUTI NANAVATI,MR MAHENDRA P RAVAL,MR VINOD M GAMARA
42792	FA/3357/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI TRIKAMDAS,	MR AV PRAJAPATI
42793	FA/3358/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI RAMDAS,	MR AV PRAJAPATI
42794	FA/3359/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI GOVINDLAL,PATEL ASHOKBHAI GOVINDLAL	RULE SERVED
42795	FA/3360/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI ATMARAMBHAI,SWATIBEN NARESHBHAI SHAH W/D OF JIGNESHBHAI POPATLAL SHAH,PATEL JAYANTILAL MADHAVLAL	,J K GANDHI,DILIPKUMAR K DAVDA,ADITYA D DAVDA
42796	FA/3361/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LILABEN AMRATBHAI,	RULE SERVED
42797	FA/3362/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI SOMABHAI,	RULE SERVED
42798	FA/3363/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THAKOR SHAKRAJI BHIKHAJI- THAKOR PRAVINJI SHAKARJI,	RULE SERVED
42799	FA/3364/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JAYANTIBHAI BHALAJI,	RULE SERVED
42800	FA/3365/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI MAGANJI,PATEL BABUBHAI NARANBHAI	RULE SERVED,UNSERVED EXPIRED (R)
42801	FA/3366/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI RUGHNATH,	RULE SERVED
42802	FA/3367/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEV VIRCHAND,	
42803	FA/3368/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI KALABHAI,	RULE SERVED
42804	FA/3369/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD RANCHODBHAI SHIVABHAI,RAVAL JASHIBEN RANCHODBHAI,RAVAL RAMUBHAI RANCHODBHAI,RAVAL MAGHIBEN RANCHODBHAI,RAVAL SHARDABEN RANCHODBHAI,RAVAL JAMNABEN RANCHODBHAI,HEIRS OF DECD. CHHANABHAI SHIVABHAI,RAVAL SHANTABEN CHANABHAI,RAVAL KANUBHAI CHANABHAI,RAVAL PRAVINBHAI CHANABHAI,RAVAL BIPINBHAI CHANABHAI,RAVAL VIKRAMBHAI CHANABHAI,RAVAL KALPESHBHAI CHANABHAI,RAVAL BABUBHAI KALABHAI,RAVAL GANPATBHAI SHIVABHAI,RAVAL PRAVINBHAI LAKHAMANBHAI,RAVAL DAYEEBEN LAKHMANBHAI	,MR AV PRAJAPATI
42805	FA/3370/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL KANUBHAI BHALABHAI,	RULE SERVED
42806	FA/3371/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA KALPESHKUMAR MAHENDRABHAI,SHAH SWATIBEN JIGNESHBHAI	MR AV PRAJAPATI

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42807	FA/3372/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA KALPESHKUMAR MAHENDRABHAI,SHAH SWATIBEN JIGNESHBHAI	MR AV PRAJAPATI
42808	FA/3373/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEHTA KALPESHKUMAR MAHENDRABHAI,SHAH SWATIBEN JIGNESHBHAI	MR AV PRAJAPATI
42809	FA/3375/2014	08/12/2015	MADAN HUNDRAJ THAKUR,JITENDRA HUNDRAJ THAKUR,PUSPAVATIBEN HUNDRAJ THAKUR,SURENDRA HUNDRAJ THAKUR,MOHINIBEN CHATRUBHUJ MATREJA-EXPIRED,RADHAKISHAN LEELDAS BAJAJ,SAPNABEN NARESHBHAI BAJAJ,RADHAKISHAN LEELDAS BAJAJ HUF	MS TRUSHA K PATEL	VISHINDAS JETHANAND MATERJA,LAXMIBEN VISHINDAS MATREJA	MR JAYESH A KOTECHA
42810	FA/3376/2014	08/12/2015	SURENDRA HUNDRAJ THAKUR,MADAN HUNDRAJ THAKUR,JITENDRA HUNDRAJ THAKUR,PURSPAVATIBEN HUNDRAJ THAKUR,GUNVANTIBEN RADHAKISHAN BAJAJ,RADHAKISHAN LEELDAS BAJAJ,NARESHBHAI RADHAKISHAN,MOHINI CHATRUBHUJ MATREJA-EXPIRED.	MS TRUSHA K PATEL	VISHINDAS JETHANAND MATREJA,VISHINDAS JETHANANAD MATREJA	MR JAYESH A KOTECHA
42811	FA/3378/2014	23/01/2020	NATIONAL INSURANCE COMPANY LIMITED,	MR HAMESH C NAIDU	MAFATBHAI ALIAS KANUBHAI BABUBHAI RAVAL,RAJESHKUMAR KANUBHAI RAVAL,BHADRESHKUMAR SHANTILAL KA PATEL	RULE SERVED,(MR PARESH M DARJI)
42812	FA/3386/2014	24/12/2014	KANUBHAI GANDABHAI PATEL,SUBHADRABEN KANUBHAI PATEL	MS ASHLESHA M PATEL	VIKRAMBHAI M MAKWANA,KIRITKUMAR KESHABHAI PATEL,SHRI RAM GENERAL INSURANCE COMPANY LTD	REFUSED SERVED (N) (10),DELETED,MR VIBHUTI NANAVATI
42813	FA/3391/2014	03/08/2018	RASHIDABIBI WD/O SATTARBHAI ANUSWALA,SHABBIRBHAI SATTARBHAI ANUSWALA,KULSUMBIBI WD/O MOHAMMAD ANUSWALA	MR.HIREN M MODI	RANJITBHAI PRAGJIBHAI CHAUHAN,KIRITKUMAR CHIMANLAL SHAH,NEW INDIA ASSURANCE CO LTD,AKHTARBHAI SATTARBHAI ANUSWALA,SALIMBHAI SATTARBHAI ANUSWALA,NATIONAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VC THOMAS
42814	FA/3394/2014	25/02/2019	DEFENCE ESTATE OFFICER,	MR PY DIVYESHVAR,MR RITURAJ M MEENA	CHAMPABEN NARANBHAI PATEL,BHAGWATIBEN NARANBHAI PATEL,NEETABEN NARANBHAI PATEL,RAMUBEN NARANBHAI PATEL,VISHNUBHAI NARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,MR YATIN SONI,MR HITESH B PATEL
42815	FA/3395/2014	25/02/2019	DEFENCE ESTATE OFFICER,	MR PY DIVYESHVAR,MR RITURAJ M MEENA	PRATAPBHAI AMBARAMBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY CLOLLECTOR	,MR YATIN SONI,MR HITESH B PATEL
42816	FA/3396/2014	24/09/2018	BANK OF INDIA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	H C RAVAL- SPECIAL RECOVERY OFFICER OR HIS SUCCESSOR IN,ABHYUDAYA CO-OP BANK LTD	RULE SERVED,MR BOMI H SETHNA
42817	FA/3397/2014	19/11/2014	OIL AND NATURAL GAS CORPORATION LTD,	MRS SUMAN KHARE,MR AKSHAT KHARE	ELSTER NV/SA,	RULE NOT RECD BACK,MR HASIT DAVE
42818	FA/3399/2014	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVIBEN UMEDDAS AMICHANDDAS,	MR YATIN SONI,MR HITESH B PATEL
42819	FA/3400/2014	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI MATHURBHAI,	MR YATIN SONI,MR HITESH B PATEL
42820	FA/3401/2014	03/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI MADHABHAI,	MR AV PRAJAPATI
42821	FA/3402/2014	03/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI MAFATLAL PATEL,	MR AV PRAJAPATI
42822	FA/3403/2014	03/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTABEN SOMABHAI,	MR AV PRAJAPATI
42823	FA/3404/2014	03/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBALAL MADHAVLAL,	MR AV PRAJAPATI

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42824	FA/3405/2014	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIKRAMBHAI GIRDHARBHAI,	MR YATIN SONI,MR HITESH B PATEL
42825	FA/3406/2014	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAVDAS SHIVDAS,	MR YATIN SONI,MR HITESH B PATEL
42826	FA/3407/2014	27/07/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI RATANDAS,	MR YATIN SONI,MR HITESH B PATEL
42827	FA/3408/2014	25/01/2019	EXECUTIVE ENGINEER,	MR YN RAVANI	PURSHOTTAMBHAI MANIBHAI AMIN SINCE DECE.,CHANDUBHAI PURSHOTTAMBHAI AMIN SINCE DECE. THRO.' L/H.,KANKABEN WD/O. CHANDUBHAI AMIN,RAJSHREEBEN CHANDUBHAI AMIN,SHITALKUMAR CHANDHUBHAI AMIN,SPECIAL LAND ACQUISITION OFFICER	
42828	FA/3425/2014	07/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABABHAI SHANKARDAS - PATEL MOHANBHAI SHANKARDAS,	MR AV PRAJAPATI
42829	FA/3426/2014	07/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL POPATBHAI PRABHUDAS- PATEL VINODCHANDRA PRABHUDAS,PATEL NARMADABEN PRABHUDAS,PATEL NAVINCHANDRA PRABHUDAS	
42830	FA/3427/2014	07/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANJULABEN WD/O MANUBHAI MANGALDAS- PATEL KALPESHBHAI MANUBHAI,PATEL RAKESHBHAI MANUBHAI,PATEL MITESHBHAI MANUBHAI	
42831	FA/3428/2014	07/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SUSHILABEN CHUNILAL,	
42832	FA/3429/2014	07/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPBHAI MANGALDAS,	
42833	FA/3430/2014	07/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI CHATURDAS,	MR AV PRAJAPATI
42834	FA/3438/2014	08/10/2014	UNITED INDIA INSURANCE CO. LTD,	MR RATHIN P RAVAL	BHANUBHAI DEVABHAI VADHIYA,JAYABEN BHANUBHAI VADHIYA,JADA IBRAHIMBHAI DAUDBHAI,ANWARBHAI DAUDBHAI VANNA,KAPILBHAI BHIKHUBHAI VAJA	
42835	FA/3439/2014	08/10/2014	SAVITABEN W/O KANTIBHAI PATEL D/O NARANBHAI KACHARABHAI,DHARMISHTHABEN JAYANTIBHAI PATEL,RAJUBHAI JAYANTIBHAI PATEL,DAXABEN JAYANTIBHAI PATEL,SANJAYBHAI JAYANTIBHAI PATEL,MINABEN JAYANTIBHAI PATEL,KAILASHBEN NATVARBHAI PATEL,BALKRUSHNABHAI NATVARBHAI PATEL,KUSUMBEN NATVARBHAI PATEL,NIRUBEN JAGDISHBHAI PATEL	MR D K TRIVEDI	RATIBHAI PRAHLADBHAI PATEL,RAMESHBHAI PRAHLADBHAI PATEL,VIMLABEN D/O PRAHLADBHAI PATEL,CHAMPABEN D/O PRAHLADBHAI PARSOTTAMDAS,BALVANTBHAI KHODABHAI,RAJESHBHAI KHODABHAI,SURYABEN WD/O BALVANTBHAI KHODABHAI,SANJAY BALVANTBHAI,ANIL BALVANTBHAI,SHILPABEN D/O BALVANTBHAI,KAMINIBEN W/O RAJESHBHAI KHODABHAI,NARESHBHAI MANEKLAL,HARESHBHAI MANEKLAL,RAMESHBHAI SHAKRABHAI,LILABEN RAMESHBHAI,HEMAL RAMESHBHAI,RITESH RAMESHBHAI	
42836	FA/3441/2014	25/02/2019	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	S SANTOKHSINGH S/O DILIPSINGH,KALPNABEN @ KUSUMBEN W/D OF BHUPENDRAKUMAR R.PATEL,SWETABEN BHUPENDRAKUMAR R.PATEL,DWIJESH BHUPENDRAKUMAR R.PATEL	RULE SERVED,MR MTM HAKIM
42837	FA/3444/2014	08/10/2014	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	VASHRAMBHAI VEJABHAI SOLANKI,AKBARBHAI MURADBHAI BALOCH	
42838	FA/3445/2014	08/10/2014	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAMUBEN SOMABHAI CHAUHAN,RAVIBHAI JENTIBHAI SOLANKI	
42839	FA/3448/2014	28/11/2014	NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	RASIKBHAI KANTIBHAI VASAVA,MAHESHBHAI KANTIBHAI VASAVA,NARESHBHAI KANTIBHAI VASAVA,DEDARAM BHIKHARAM BISNOI,ABDUL KALAM MOHMED UMAL	
42840	FA/3451/2014	13/01/2020	PATEL JAYABEN D/O RAMANBHAI KAJABHAI PATEL,	MR KUNJAL D PANDYA	DINESHBHAI RAMABHAI PATEL,	MR VAIBHAV A VYAS
42841	FA/3461/2014	08/12/2014	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	SHARADBHAI SAKHARAM TARU,	

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42842	FA/3462/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	KANTIBHAI MANILAL PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,J K GANDHI
42843	FA/3463/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	HEIRS OF LALBHAI SHANKARBHAI PATEL,VINDOCHANDRA LALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
42844	FA/3464/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	HARIBHAI SHANKARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
42845	FA/3465/2014	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	PARSHOTTAMBHAI MARGHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
42846	FA/3466/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATAVARBHAI ATMARAMBHAI,PATEL VASANTIBEN ATMARAMBHAI,PATEL AMRATBHAI ATMARAMBHAI,PATEL DASHARATBHAI ATMARAMBHAI,PATEL KANTABEN ATMARAMBHAI,PATEL VINAYKUMAR ATMARAMBHAI,PATEL MANUBHAI ATMARAMBHAI,PATEL SONABEN ATMARAMBHAI	,MR AV PRAJAPATI
42847	FA/3467/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI MOHANBHAI,	
42848	FA/3468/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDUBHAI NATHUDAS,	
42849	FA/3469/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI MADHABHAI,PATEL RAJUBHAI GANDABHAI,PATEL MAHENDRABHAI GANDABHAI,PATEL VASANTIBEN GANDABHAI	
42850	FA/3470/2014	11/11/2014	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL VITTHALBHAI RANCHODDAS -LEGAL HEIRS OF PATEL RANCHODDAS MOHANDAS,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,MR VIVEK V BHAMARE
42851	FA/3471/2014	11/11/2014	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL RATILAL KACHRABHAI,PALIBEN RATILAL PATEL,BHIKHABHAI RATILAL PATEL,JASHUBHAI RATILAL PATEL,VISHNUBHAI RATILAL PATEL,CHANDRIKABEN RATILAL PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,MR VIVEK V BHAMARE
42852	FA/3472/2014	06/05/2015	REGIONAL DIRECTOR - EMPLOYEES STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	HARENDRA BALIRAJ,	MR UT MISHRA
42853	FA/3476/2014	11/11/2016	RAJUBHAI VARJANGBHAI,NARESHBHAI VARJANGBHAI	MR RAMESH V SAVANIA	PASCHIM GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR
42854	FA/3477/2014	14/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALPATBHAI FULJIBHAI PARMAR,MOTIBHAI FULJIBHAI PARMAR SINCE DECE. THRO.' L/H.,PUJIBEN W/O. MOTIBHAI PARMAR,JAGDISHBHAI MOTIBHAI PARMAR,DILIPBHAI MOTIBHAI PARMAR,LAXMIBEN MOTIBHAI PARMAR,RANJANBEN MOTIBHAI PARMAR	,MR KM SHETH
42855	FA/3481/2014	14/10/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	BHAGYESHBHAI KANTIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,MR VIVEK V BHAMARE
42856	FA/3482/2014	14/10/2014	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL SARASWATIBEN BHUPENDRABHAI,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,MR VIVEK V BHAMARE
42857	FA/3485/2014	08/09/2016	HETALBEN HARENDRAKUMAR UPADHYAY,SEVANGIBEN HARENDRAKUMAR UPADHYAY,HELIBEN HARENDRAKUMAR UPADHYAY,HARSHADRAY MOTIRAM UPADHYAY,NALINIBEN HARSHADRAY UPADHYAY	MR GAJENDRA P BAGHEL, (CHETANKUMAR K SHAH)	PATHAN IBRAHIMKHAN NAZIRKHAN,JITENDRA DINESHBHAI PATEL,UNITED INDIA INSURANCE CO LTD,KISHORKUMAR UMIYASHANKAR JOSHI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,MS AMEE YAJNIK

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42858	FA/3486/2014	14/10/2014	PATEL KANJIBHAI JOITARAM,PATEL AMBARAM KANJIBHAI,PATEL BHAGWANBHAI KANJIBHAI,PATEL JOITIBEN KANJIBHAI,PATEL ICHCHHABEN KANJIBHAI,PATEL MADHUBEN KANJIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY GENERAL MANAGER	,GOVERNMENT PLEADER
42859	FA/3487/2014	14/10/2014	KEVALBHAI ISHWARBHAI,PATEL MANUBHAI KEVALBHAI,PATEL BHAGIBEN KEVALBHAI,PATEL JIVANBHAI KEVALBHAI,PATEL SURESHBHAI KEVALBHAI,PATEL JAYANTIBAHI KEVALBHAI,PATEL SHAILESHBHAI KEVALBHAI,PATEL GITABEN KEVALBHAI,PATEL SANJAYBHAI KEVALBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
42860	FA/3488/2014	14/10/2014	PATEL PRAHLADBHAI VELABHAI,PATEL KRISHNABEN PRAHLADBHAI,PATEL PARESHKUMAR PRAHLADBHAI,PATEL JIGNABEN PRAHLADBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
42861	FA/3489/2014	14/10/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GANDAJI VARVAJI,	MR AV PRAJAPATI
42862	FA/3490/2014	13/07/2015	HEIRS OF DECD. DHIRUBHAI BHUTHABHAI,RANIBEN DHIRUBHAI,JAGRUTIBEN DHIRUBHAI,SANJAYBHAI DHIRUBHAI,KAJALBEN DHIRUBHAI,ASMITABEN DHIRUBHAI,HARDIPBHAI DHIRUBHAI,KANUBHAI BHUTHABHAI,LADUBEN BHUTHABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42863	FA/3491/2014	13/07/2015	HEIRS OF DECD. MAVJIBHAI VALABHAI,KASHIBEN W/O MAVJIBHAI VALABHAI,BHAVUBEN D/O MAVJIBHAI VALABHAI,DILIPBHAI S/O MAVJIBHAI VALABHAI,HARSHABEN W/O MAVJIBHAI VALABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42864	FA/3492/2014	13/07/2015	UJIBEN SURABHAI,MANGUBEN LALJIBHAI,DEVUBEN LALJIBHAI,SAVITABEN LALJIBHAI,BALUBEN SURABHAI,NANUBEN NARSINHBHAI,CHHANABHAI NANUBHAI,POLABHAI NANUBHAI,MANIBEN NANUBHAI,MADHUBEN NANUBHAI,RATANBEN NANUBHAI,MAVJIBHAI VALABHAI,KASHIBEN W/O MAVJIBHAI VALABHAI,BHAVUBEN D/O MAVJIBHAI VALABHAI,DILIPBHAI S/O MAVJIBHAI VALABHAI,HARSHABEN D/O MAVJIBHAI VALABHAI,VAJIBEN VALABHAI,BHARATBHAI NARSHIBHAI,MAYABEN NARSHIBHAI,JENTIBHAI NARSHIBHAI,REKHABEN NARSHIBHAI,LILABEN NARSHIBHAI,JANUBEN VALABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42865	FA/3493/2014	13/07/2015	HEIRS OF DECD VITTHALBHAI DHUDABHAI,DHANJIBHAI VITTHALBHAI,DINESHBHAI DHANJIBHAI,BHANUBEN DHANJIBHAI,GITABEN DHANJIBHAI,HARSHBEN DHANJIBHAI,JAGUBEN DHANJIBHAI,HASMUKHBHAI DHANJIBHAI,HITESHBHAI DHANJIBHAI,VISHNUBHAI DHANJIBHAI,NANDABHAI DHANJIBHAI,HIRUBEN DHANJIBHAI,MAGANBHAI VITTHALBHAI,SONABEN VITTHALBHAI,VAKHATUBEN VITTHALBHAI,VIJUBEN VITTHALBHAI,VINUBEN VITTHALBHAI,VAJUBEN W/O VITTHALBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42866	FA/3494/2014	13/07/2015	HEIRS OF DECD GODAVARI DAHYA,DHUDA OGHAD,SHAMJI OGHAD,RATANBEN SHAMJIBHAI,LABHUBEN SHAMJIBHAI,DADUBHAI SHAMJIBHAI,DEVUBEN SHAMJIBHAI,VINUBEN SHAMJIBHAI,VITTHAL OGHAD,SHADU DAHYA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42867	FA/3495/2014	13/07/2015	MOHAN GOVIND,LADUBEN MOHANBHAI,BHARATBHAI MOHANBHAI,JITUBHAI MOHANBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42868	FA/3496/2014	13/07/2015	LILIBEN LAVJIBHAI,DAHYABHAI LAVAJI,ASHABEN LAVAJI,NILESH LAVAJI,VITTHAL LAVAJI,UJIBEN VITTHALBHAI,LILIBEN W/O LAVAJIBHAI VITTHALBHAI,NILESH LAVAJIBHAI,SHILPABEN LAVAJIBHAI,ALPABEN LAVAJIBHAI,DAYABEN LAVAJIBHAI,ASHABEN LAVAJIBHAI,LAXMANBHAI LAVAJIBHAI,GHANSHYAMBHAI VITTHALBHAI,SHAILESH S/O GANGABEN VITTHALBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42869	FA/3497/2014	13/07/2015	JASHODABEN MAVAJI,KHATA MAVAJI,GOBAR MAVAJI,LABHUBHAI MAVAJI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42870	FA/3498/2014	13/07/2015	NAVALSANG HEMANTSANG,RAMBA NAVALSINH,PRAKASHBA NAVALSINH,MAKHUBHA NAVALSINH,VAKHATSINH NAVALSINH,VIKRAMSINH NAVALSINH,DEVENDRASINH JUVANSINH	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42871	FA/3499/2014	13/07/2015	BHURUBHA GAGUBHA GOHIL,HEMANTSING BHURUBHA GOHIL,KISHORESINH BHRUBHA,NIMUBHA KISHORESINH,KANAKSINH KISHORESINH,ASHABA KISHORESINH,HARPALSINH KISHORESINH	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42872	FA/3500/2014	13/07/2015	SAVAJI AMARA,UJIBEN SAVAJIBHAI,JETHABHAI SAVAJIBHAI,HANSABEN SAVAJIBHAI,JAMURBHAI AMRABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42873	FA/3501/2014	13/07/2015	NARAN ODHA,BABUBHAI S/O NARANBHAI ODHABHAI,THAKERSHIBHAI S/O NARANBHAI ODHABHAI,LALAJIBHAI S/O NARANBHAI ODHABHAI,MANJIBHAI S/O NARANBHAI ODHABHAI,BHARATBHAI S/O NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O DEVRAJBHAI GANGANI,MANJUBEN W/O GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN DAYALBHAI,GUGABEN DAYALBHAI,PADUBEN DAYAL,HIRABEN DAYAL	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42874	FA/3502/2014	13/07/2015	PREMJI MULAJI,DIVALIBEN PREMJIBHAI,MOHANBHAI PREMJIBHAI,MADHUBEN PREMJIBHAI,HIRABEN PREMJIBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42875	FA/3503/2014	13/07/2015	KALA NARANBHAI,AJWALIBEN KALUBHAI,GANESHBHAI KALUBHAI,MUKESHBHAI KALUBHAI,LAXMIBEN KALUBHAI,REKHABEN KALUBHAI,HIRABEN KALUBHAI,VIMALABEN KALUBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42876	FA/3504/2014	13/07/2015	VASTABHAI MADHABHAI,BUDHABHAI VASTABHAI,HIRABHAI MADHABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42877	FA/3505/2014	13/07/2015	CHITHARBHAI BHAGATBHAI,LAVAJIBHAI BHAGATBHAI,LAXMANBHAI BHAGATBHAI,NANJIBHAI BHAGATBHAI,RALIYATBEN BHAGATBHAI,NANIBEN MAGANBHAI,VINUBHAI MAGANBHAI,DHUDABHAI MAGANBHAI,CHAKUBEN MAGANBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42878	FA/3506/2014	13/07/2015	SANGRAMBHAI ALIAS AGHABHAI MONABHAI,MANIBEN SANGRAMBHAI ALIAS AGHABHAI,SHABHAIBHAI SANGRAMBHAI,MULJIBHAI SANGRAMBHAI ALIAS AGHABHAI,SHAMUBEN SANGRAMBHAI ALIAS AGHABHAI,VAKTUBEN SANGRAMBHAI ALIAS AGHABHAI,RANIBEN BHIKHABHAI,BHAKUBHAI BHIKHABHAI,KUNVARBHAI BHIKHABHAI,HEIRS OF KESHAVLAL MONABHAI,DHANJIBHAI KESHAVBHAI,HIMMATBHAI KESHAVBHAI,KAMUBEN KESHAVBHAI,CHAKUBEN KESHAVBHAI,BHANUBEN KESHAVBHAI,NANIBEN KESHAVBHAI,HEIRS OF DECD JODHABHAI MONABHAI,DHANIBEN JODHABHAI,SHAMATBHAI JODHABHAI,LAGHRABHAI JODHABHAI,GHUSABHAI JODHABHAI,GOVINDBHAI JODHABHAI,KESHARBEN JODHABHAI,SHANTUBEN JODHABHAI,MADHUBEN JODHABHAI,LADUBEN JODHABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42879	FA/3507/2014	13/07/2015	VITTHAL LAVAJI,MAHESHBHAI VITTHALBHAI,SHOBHANABEN VITTHALBHAI,VARSHABEN VITTHALBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42880	FA/3508/2014	13/07/2015	RUPSINH JAMSINH,GAJARABA W/O RUPSINH JAMSINH,MANCHHABA D/O RUPSINH JAMSINH,DHARMISHTHABA D/O RUPSINH JAMSINH,INDRASINH RUPSINH,JAYPALSINH RUPSINH	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42881	FA/3509/2014	13/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANTIBHAI GAGJIBHAI,	MR AV PRAJAPATI
42882	FA/3510/2014	13/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ODHAVJI CHHAGANJI,	MR AV PRAJAPATI

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42883	FA/3511/2014	13/07/2015	MAGANBHAI VITTHALBHAI,DINESHBHAI DHANJIBHAI,DHANJIBHAI VITTHALBHAI,HIRUBEN DHANJIBHAI,DINESHBHAI DHANJIBHAI,BHANUBEN DHANJIBHAI,GITABEN DHANJIBHAI,HARSHBEN DHANJIBHAI,JAGUBEN DHANJIBHAI,HASMUKHBHAI DHANJIBHAI,HITESHBHAI DHANJIBHAI,VISHNUBHAI DHANJIBHAI,NANDABHAI DHANJIBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42884	FA/3512/2014	13/07/2015	BACHUBHAI RUPABHAI,KHATUBEN BACHUBHAI,DHIRUBHAI BACHUBHAI,BHARATBHAI BACHUBHAI,DHUDIBEN BACHUBHAI,DINESHBHAI BACHUBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42885	FA/3513/2014	13/07/2015	HEIRS OF DECD. ODHABHAI RANABHAI,BHUTHABHAI ODHABHAI,VALIBEN BHUTHABHAI,SUBHASHBHAI BHUTHABHAI,PRAVINBHAI BHUTHABHAI,ARJANBHAI BHUTHABHAI,MANIBEN BHUTHABHAI,LILIBEN BHUTHABHAI,RAJABHAI ODHABHAI,DAYUBEN RAJABHAI,MADHUBEN RAJABHAI,POLABHAI RAJABHAI,VELJIBHAI RAJABHAI,JAYUBEN RAJABHAI,CHHAGANBHAI ODHABHAI,MAKABHAI ODHABHAI,RAKHUBEN ODHABHAI,HIRUBEN ODHABHAI,VIJUBHAI ODHABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42886	FA/3514/2014	13/07/2015	SHAMJIBHAI VAGHABHAI,LASUBEN SHAMJIBHAI,POLABHAI SHAMJIBHAI,MATHURBHAI SHAMJIBHAI,VALIBEN SHAMJIBHAI,RANIBEN SHAMJIBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42887	FA/3515/2014	13/07/2015	SHAMJI OGHAD,RATANBEN SHAMJIBHAI,LABHUBEN SHAMJIBHAI,DADUBHAI SHAMJIBHAI,DEVUBEN SHAMJIBHAI,VINUBEN SHAMJIBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42888	FA/3516/2014	13/07/2015	NARAN ODHA,BABUBHAI S/O NARANBHAI ODHABHAI,THAKERSHIBHAI S/O NARANBHAI ODHABHAI,LALAJIBHAI S/O NARANBHAI ODHABHAI,MANJIBHAI S/O NARANBHAI ODHABHAI,BHARATBHAI S/O NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI DEVRAJBHAI GANGANI,MANJUBEN W/O GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN ODHA,GUGABEN ODHA,PADUBEN ODHA,HIRABEN DAYAL	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42889	FA/3517/2014	13/07/2015	NAVALSANG HEMANTSANG,RAMBA NAVALSINH,PRAKASHBA NAVALSINH,MAKHUBHA NAVALSINH,VAKHATSINH NAVALSINH,VIKRAMSINH NAVALSINH	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42890	FA/3518/2014	13/07/2015	NANDUBEN MAVAJI,BHARAT MAVAJI,BHARATI MAVAJI,BHOLABHAI PUNJABHAI,JINIBEN BHOLABHAI,SAVITABEN BHOLABHAI,RAVAJI PUNJA,KALSHIBEN RAVAJIBHAI,MADHA RAVAJI,VALIBEN RAVAJI,NATHABHAI RAVAJI,GILABHAI PUNJABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42891	FA/3519/2014	13/07/2015	SADU BHIMA,RAVAJIBHAI SADUBHAI,AJWALIBEN SADUBHAI,NANUBHAI SADUBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42892	FA/3520/2014	13/07/2015	NARAN ODHA,BABUBHAI S/O NARANBHAI ODHABHAI,THAKERSHIBHAI S/O NARANBHAI ODHABHAI,LALAJIBHAI S/O NARANBHAI ODHABHAI,MANJIBHAI S/O NARANBHAI ODHABHAI,BHARATBHAI S/O NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O DEVRAJBHAI GANGANI,MANJUBEN W/O GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN DAYALBHAI,GUGABEN DAYALBHAI,MADUBEN DAYALBHAI,HIRABEN DAYALBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42893	FA/3521/2014	13/07/2015	SHAMBHU HARAJI,HIMMAT HARAJI,AMARATBEN HIMMATBHAI,BHARATBHAI HIMMATBHAI,REKHABEN HIMMATBHAI,JITESHBHAI HIMMATBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN

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42894	FA/3522/2014	13/07/2015	BUDHABHAI HIFABHAI,RANCHHODBHAI BUDHABHAI,BHARTIBEN BUDHABHAI,REKHABEN BUDHABHAI,ARVINDBHAI BUDHABHAI,PRAVINBHAI BUDHABHAI,SHAMBHUBHAI HIFABHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42895	FA/3523/2014	13/07/2015	BATUKBHA JAMSANG,JASHUBA JAMSANG,SUBABA JAMSANG,KUSUMBA JAMSANG,KARANSANG JAMSANG,KANAKBA KARANSINH,NITABA KARANSINH,JAGRUTIBA KARANSINH,URVASHIBA KARANSINH,SHIVBHADRASINH KARANSINH,GIRIRAJSINH KARANSINH	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42896	FA/3524/2014	13/07/2015	SHAMBHU HARAJI,HIMMAT HARAJI,AMARATBEN HIMMATBHAI,BHARATBHAI HIMMATBHAI,REKHABEN HIMMATBHAI,JITESHBHAI HIMMATBHAI	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR GM AMIN
42897	FA/3525/2014	13/07/2015	JADAV NARASHI,LAXMAN RAJA,BABU RAJA	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MR GM AMIN
42898	FA/3527/2014	28/12/2016	OIL AND NATURAL GAS CORPORATION (INDIA) LTD.,	M/S TRIVEDI & GUPTA	STATE OF GUJARAT,LAXMANJI FULAJI VAGHELA	GOVERNMENT PLEADER,MS ALPA J DAVE,MRS.DHARITA P MALKAN
42899	FA/3528/2014	28/12/2016	OIL AND NATURAL GAS CORPORATION (INDIA) LTD.,	M/S TRIVEDI & GUPTA	STATE OF GUJARAT,LEGAL HEIRS OF SHIVABHAI SOMABHAI PATEL,KAMLABEN SHIVABHAI PATEL,MADHUBEN SHIVABHAI PATEL,NANDUBHAI SHIVABHAI PATEL,SUDHABEN SHIVABHAI PATEL,AMITABEN SHIVABHAI PATEL,RANJANBEN SHIVABHAI PATEL,SONALBEN SHIVABHAI PATEL	,GOVERNMENT PLEADER,MS ALPA J DAVE,MRS.DHARITA P MALKAN
42900	FA/3529/2014	02/11/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KUSUMBEN WD/O KISHORBHAI JERAMBHAI RABARA,ZINKAL KISHORBHAI RABARA,SURUCHI KISHORBHAI RABARA,SAIMI KISHORBHAI RABARA,ASHISH KISHORBHAI RABARA MINOR THRO' KUSUMBEN WD/O KISHORBHAI JERAMBHAI RABARA,JERAMBHAI DAHYABHAI RABARA,SHANABEN JERAMBHAI RABARA,BHUPENDRABHAI VITHALBHAI,JASHBHAI AMBALAL PATEL	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
42901	FA/3530/2014	02/11/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LABHUBEN WD/O HARIBHAI SHMJIBHAI VEKARIYA,NILESHBHAI HARIBHAI VEKARIYA,BHUPENDRABHAI VITHALBHAI,JASHBHAI AMBALAL PATEL	RULE SERVED,MR.HIREN M MODI
42902	FA/3537/2014	13/07/2017	JASHIBEN VEERABHAI PRAJAPATI,AMIT VEERABHAI PRAJAPATI,VIMAL VEERABHAI PRAJAPATI,ANUJ VEERABHAI PRAJAPATI	MR VISHAL C MEHTA	LAXMANBHAI RAJABHAI CHAUDHARI,UNIT HEAD, TRANSPORT SECTION,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
42903	FA/3538/2014	05/12/2014	SAHINBANU IMTIAZ SINDHI,	MR MP SHAH,MS. KRUTI M SHAH	FIROZKHAN SAMSUDDINKHAN MALEK,	
42904	FA/3539/2014	27/02/2018	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	PARULBEN WD/O BANKIMBHAI NANALAL PATEL,VIRENBHAI BANKIMBHAI PATEL- MINOR,MANAVBHAI BANKIMBHAI PATEL- MINOR,MADHUBEN NANALAL PATEL,SUNDERLAL GIRDHARILAL,RAMNIVAS HARDANSING [DELETED],UNITED INDIA INSURANCE CO LTD,BHAVESH GOPALBHAI PATEL	DELETED,RULE SERVED,MR JIGAR M PATEL
42905	FA/3545/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GORDHANBHAI RAVJIBHAI CHAUHAN,DAKUBHAI VIJANANADBHAI NANDANIYA,HEIRS AND LRS OF DECD. RAMESHBHAI VIRMABHAI KUMBHAR,VIRMABHAI PURABHAI KUMBHAR,RAKHUBEN VIRMABHAI KUMBHAI,GANGABEN RAMESHBHAI KUMBHAR,MINOR KHUSHI RAMESHBHAI KUMBHAR,MINOR JIGNESH RAMESHBHAI KUMBHAR,MINOR BHUMIKA RAMESHBHAI KUMBHAR	,RULE SERVED,MR.HIREN M MODI
42906	FA/3556/2014	19/11/2014	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	NARENDRA DEVJI MOTIVARAS,PARBAT JAKHARA DASA,JAYANTIBHAI BHIKHABHAI PATEL SUDAMA CHOK,	
42907	FA/3557/2014	31/07/2018	KUMUDCHANDRA S DOSHI,	MR TARAK DAMANI	POONAM GROVER ASSOCIATES,	MR RAMNANDAN SINGH

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42908	FA/3565/2014	05/11/2014	SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	CHAUDHARI GANESHBHAI RASANGBHAI,CHAUDHARI CHEHARBEN GANESHBHAI,CHAUDHARI SHIVRAMBHAI GANESHBHAI,CHAUDHARI MADHEVBHAI GANESHBHAI,CHAUDHARI BABUBHAI GANESHBHAI,CHAUDHARI AMBABEN GANESHBHAI,CHAUDHARI SAMUBEN GANESHBHAI	,MR AV PRAJAPATI
42909	FA/3570/2014	31/08/2016	UMESHBHAI RASIKLAL SHAH,	MR HEMANG M SHAH	KIRITSINH JORUBHA VAGHELA,SMITABEN JAYENDRASINH VAGHELA	MR NEHAL M RAVAL,KRUSHITA D DAVE
42910	FA/3574/2014	17/07/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DIPSINH UDESINH BARIYA KOLI,PRATAPSINH VAJABHAI KHANT,HARISHKUMAR BHAVSING PATEL,REKHABEN DEVENDRAKUMAR SHAH,ORIENTAL INSURANCE CO LTD	
42911	FA/3575/2014	17/07/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PARVATBHAI BHEMABHAI BARIYA KOLI,PRATAPSINH VAJABHAI KHANT,HARISHKUMAR BHAVSING PATEL,REKHABEN DEVENDRAKUMAR SHAH,ORIENTAL INSURANCE CO LTD	
42912	FA/3576/2014	17/07/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NARVATSINH DALPATSINH AYADI - KOLI,PRATAPSINH VAJABHAI KHANT,HARISHKUMAR BHAVSING PATEL,REKHABEN DEVENDRAKUMAR SHAH,ORIENTAL INSURANCE CO LTD	
42913	FA/3577/2014	05/08/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SUNILKUMAR PRABHATSINH VAGHELA,BHAGVANBHAI GANGARAM DUDHELIYA,AMAR JALDAR SAHI,SUMAN AMAR SAHI,MAHENDRA AMAR SAHI,KISHAN AMAR SAHI,DIPA AMAR SAHI,HARI JALDAR SAHI	,RULE SERVED,MS ANU S VERMA,SIDDHARTH S JOSHI
42914	FA/3583/2014	30/01/2015	BHAGATSINH DHIRSINH BARAD,	MR KP CHAMPANERI	LILIBEN BHAGWANBHAI ZANKAT,	
42915	FA/3591/2014	29/01/2015	SRUSHTI D-O JITESHKUMAR JOSHI,	MR VAIBHAV A VYAS	SUNILBHAI BHUDARBHAI PARMAR,	REFUSED SERVED (N) (10)
42916	FA/3594/2014	25/11/2014	NEW INDIA ASSURANCE CO LTD,	MR VASANTS SHAH	MUBARAK YAKUBBHAI PATEL,SHRIDHARAN BUDHRAM RAI,KAILASHKUMAR RADHASHYAM AGARWAL	
42917	FA/3595/2014	07/10/2016	GENERAL MANAGER,	MS KJ BRAHMBHATT	PRAJAPATI MANILAL RAMDAS,PRAJAPATI VITTALBHAI RAMDAS,PRAJAPATI KESHABHAI BHAICHANDBHAI,PRAJAPATI DASHRATHBHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,J K GANDHI
42918	FA/3597/2014	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BHIMJIBHAI LALJIBHAI GOSIYA,MANUBHAI KARSHANBHAI SOLANKI,FIROZBHAI KASAMBHAI CHAVDA	RULE SERVED,MR TUSHAR L SHETH
42919	FA/3598/2014	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	AHMAD ISMAIL HALEPOTRA,FIROZBHAI KASAMBHAI CHAVDA,MANUBHAI KARSHANBHAI SOLANKI	RULE SERVED
42920	FA/3601/2014	29/01/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAGANBHAI GORDHANBHAI BARAIYA,KARSHANBHAI @ KANTIBHAI SAVJIBHAI DABHI,MANJUBEN KARSHANBHAI @ KANTIBHAI,RAJUBHAI KARSHANBHAI @ KANTIBHAI,TINU KARSHANBHAI @ KANTIBHAI	,RULE NOT RECD BACK
42921	FA/3603/2014	24/04/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	SANJAY KISHOREBHAI,DHARMANBHAI HAJABHAI KHATARIA,KETANBHAI ANILBHAI VYAS,VINODKUMAR NARANSINH BHATI	
42922	FA/3606/2014	05/08/2019	KAILASHBEN SUBODHBHAI PATADIYA,NIRMALBHAI SUBODHBHAI PATADIYA,CHETANBHAI SUBODHBHAI PATADIYA	(MR SANDEEP N BHATT)	MANUBHAI FATESINH MAHENDU,CHOLAMADALAM M S GENERAL INSURANCE CO LTD,SURESHBHAI VALLABHBHAI RANPARA,ROYAL SUNDARAM ALLIANZ GEN. INSU. CO. LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
42923	FA/3607/2014	05/08/2019	NEHABEN DHIRAJLAL MANDALIYA,	(MR SANDEEP N BHATT)	MANUBHAI FATESINH MAHENDU,CHOLAMADALAM M S GENERAL INSURANCE CO LTD,SURESHBHAI VALLABHBHAI RANPARA,ROYAL SUNDARAM ALLIANZ GEN. INSU. CO. LTD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA
42924	FA/3611/2014	29/01/2019	MADHUBEN W/O SHAMBHUBHAI MULJIBHAI GAJERA,KAJAL @ VENUBEN SHAMBHUBHAI GAJERA,MANOJBHAI SHAMBHUBHAI GAJERA,ANKITABEN D/O SHAMBHUBHAI GAJERA,DUDHIBEN W/O MULJIBHAI DEVDAS GAJERA	MR PRAVIN GONDALIYA	TULSIDAS HARIDAS SARPADIYA,S T CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
42925	FA/3612/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH IBRAHIM HASAN,	MR KM SHETH
42926	FA/3613/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI IBRAHIM IBRAHIM,	MR KM SHETH
42927	FA/3614/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISMAIL AHMED IBRAHIM,SABBIR ISMAIL AHMED,ISHAK ISMAIL AHMED,FARHAD ISMAIL AHMED	,MR KM SHETH
42928	FA/3615/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YAKUB MOHMAD IBRAHIM DASHU,YUSUF MOHMAD IBRAHIM DASHU,HUSEN MOHMAD IBRAHIM DASHU	,MR KM SHETH
42929	FA/3616/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD HANIF YAKUB ADAM,	MR KM SHETH
42930	FA/3617/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULLAH ISE DADA,	MR KM SHETH
42931	FA/3619/2014	29/06/2015	GANIBHAI ADAMBHAI VADIYA,ANJUM GANIBHAI VADIYA THROUGH GANIBHAI ADAMBHAI VADIYA	MR KV SHELAT	ABDULBHAI KASAMBHAI MANSURI,RASULBHAI KASAMBHAI MANSURI,LALUBHAI KASAMBHAI MANSURI,GANIBHAI KASAMBHAI MANSURI,ZARINABEN GANIBHAI MANSURI,RASIDABEN LALBHAI MANSURI,SHARIF RASULBHAI MANSURI,VISHAL LALBHAI MANSURI,YUNUS RASULBHAI MANSURI,JAKIR ABDULBHAI MANSURI	MR HA MANSURI,MR JIGAR P RAVAL
42932	FA/3620/2014	14/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI RANCHHODBHAI PATEL,	MR KM SHETH
42933	FA/3621/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIBHOVANBHAI SHANKARBHAI,	
42934	FA/3622/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GEMALSANG CHANDRASANG SINDHA,	MR KM SHETH
42935	FA/3623/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHENDRASINH SURSINH SINDHA,	
42936	FA/3624/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBHAI HARIBHAI PATEL,	MR KM SHETH
42937	FA/3625/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN TRIBHOVAN,ARVINDBHAI TRIBHOVANBHAI	,MR KM SHETH
42938	FA/3626/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI RANCHHODBHAI PATEL,	
42939	FA/3627/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RITESHKUMAR BHIKHABHAI PATEL,	MR KM SHETH
42940	FA/3628/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVANDAS NATHABHAI PATEL,	MR KM SHETH
42941	FA/3629/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RASHMIKANT HASMUKHBHAI PATEL,	MR KM SHETH
42942	FA/3630/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAUSHIKBHAI RAVJIBHAI PATEL,	MR KM SHETH
42943	FA/3631/2014	12/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT BHAILALBHAI PATEL,	MR KM SHETH

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42944	FA/3634/2014	28/11/2014	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	VASHRAM KHETA VANIYA,KARSHAN DHANA PARMAR,MOMAYA AANDA HARIJAN,RANA HADA HARIJAN	
42945	FA/3635/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASWANTBHAI MANILAL,	MR AV PRAJAPATI
42946	FA/3636/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HIRABEN RAMSANGJI,	
42947	FA/3637/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MANORJI HATHAJI,	
42948	FA/3638/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHANDUJI KHODAJI,	
42949	FA/3639/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BALVAJI VIHAJI,	
42950	FA/3640/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KARNAJI VIHAJI,	MR AV PRAJAPATI
42951	FA/3641/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HAJURJI VIHAJI,	MR AV PRAJAPATI
42952	FA/3642/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAVAJI SOMAJI,	
42953	FA/3643/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MAGANJI MADHAJI,	
42954	FA/3644/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AJMALJI JODHAJI,	
42955	FA/3645/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GEMARJI KACHARAJI,	
42956	FA/3646/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI GOPALBHAI,	MR AV PRAJAPATI
42957	FA/3647/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR KESHAJI LAKHAJI,	MR AV PRAJAPATI
42958	FA/3648/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHIKHIBEN BALDEVBHAI,	MR AV PRAJAPATI
42959	FA/3649/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI CHIMANDAS,	
42960	FA/3650/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL BABABHAI AMBARAMBHAI,	
42961	FA/3651/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEV MANILAL,	
42962	FA/3652/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR TALAJI VARVAJI,	
42963	FA/3653/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHARATHBHAI MAGANBHAI,	MR AV PRAJAPATI
42964	FA/3654/2014	29/01/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAPILABEN SOMABHAI,	
42965	FA/3656/2014	26/09/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MOHANBHAI KALABHAI TADVI,GANGABEN MOHANBHAI TADVI,GUJARAT METAL AND CHEMICALS CO LTD,HARSHADBHAI CHANDULAL RAVAL	MR MTM HAKIM,MR R G DWIVEDI
42966	FA/3698/2014	12/11/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	MANILAL PUNJAJI MEENA,LACHUBEN MANILAL MEENA,SURESH MANILAL MEENA,REKHABEN MANILAL MEENA,MUKESH MANILAL MEENA- MINOR,PUNJAJI PREMAJI MEENA,VELABEN PUNJAJI MEENA,GUMABHAI POPATBHAI MERU	,MR MAKBUL I MANSURI
42967	FA/3700/2014	28/11/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	SHAH NITESHBHAI CHANDRAVADANBHAI,MITHARAM DHULARAM,SURAJMAL DHULARAM CHAUHAN	

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42968	FA/3701/2014	02/12/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	JITENDRABHAI SHRAVANSINH RATHOD,ALPESHBHAI LALLUBHAI PATEL	
42969	FA/3704/2014	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHANABHAI GANGABHAI KARGATIYA,BHAVNABEN DHANABHAI,HAMIRBHAI UKARADA PARMAR,HAMIR H PARMAR	,RULE SERVED
42970	FA/3706/2014	09/07/2018	INDIAN OIL CORPORATION LTD,	(MRS MAUNA M BHATT)	KICONS LTD,D M DEKATI	DELETED,MR YH MOTIRAMANI
42971	FA/3715/2014	19/11/2014	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MACHHI USHABEN PRAVINKUMAR,DINESHBHAI HARKHANBHAI MAKWANA,MUNICIPAL COMMISSIONER,NEW INDIA INSURANCE COMPANY LTD,PRAKASHBHAI VINUBHAI MACHHI	
42972	FA/3717/2014	12/09/2016	VISHNUBHAI ISHWARBHAI PATEL,	(MR VIVEK N MAPARA)	ORIENTAL INSURANCE COMPANY LIMITED,MISRI DINABHAI SINDHI	MR KAMLESH S KOTAI,MR R G DWIVEDI
42973	FA/3718/2014	19/11/2014	ALPESHBHAI RAMESHBHAI BAGADIA,BRIJESHBHAI RAMESHBHAI BAGADIA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	PRAVINSINH BACHUSINH GOHIL,UNITED INDIA INSURANCE CO LTD,DALSUKHBHAI FULABHAI PARMAR	,MR PRAKASH G PANDYA
42974	FA/3719/2014	17/12/2018	YASINBHAI RAMZANBHAI NAGORI,	DR.ABHISST K THAKER	DECEASED BECHARBHAI PUNAMBHAI PARMAR THROUGH HEIRS,ANANDIBEN WD/O BECHARBHAI PARMAR,ANJANABEN D/O BECHARBHAI PARMAR,MEENABEN D/O BECHARBHAI PARMAR,PRAFFULBHAI S/O BECHARBHAI PARMAR,SANGEETABEN D/O BECHARBHAI PARMAR,SANJAYBHAI S/O BECHARBHAI PARMAR,GORDHANBHAI PUNAMBHAI PARMAR,SAJEDABANU MOHAMMADYAKUB MUNSHI	,MR. JAVED S QURESHI
42975	FA/3722/2014	04/07/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ASHOKBHAI CHAGANBHAI GAMIT,M/S UNIVERSAL PLASTIC	RULE SERVED
42976	FA/3728/2014	26/11/2014	JETUBEN ARJANBHAI BHARVAD,	MR MTM HAKIM	RAMESHBHAI NARANBHAI TADVI,LAXMANBHAI A BHIL,NEW INDIA ASSURANCE CO LTD	
42977	FA/3731/2014	24/08/2016	RATILAL MAGANLAL DESAI,LILAVATIBEN RATILAL DESAI SINCE DECEASED THROUGH HEIRS,KALPANABEN DIPAKBHAI DESAI,BALDEVBHAI RATILAL SESAI,BALDEVBHAI RATILAL DESAI	,HARSH V GAJJAR	SUJIT SEVANTILAL MEHTA,	MR ARPIT A KAPADIA
42978	FA/3733/2014	01/08/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PARMAR ASHOKKUMAR BHIKHALAL,PARMAR KIRITKUMAR MULJIBHAI,LILABEN VAKHATSINH @VAKHAJI SOLANKI,MANJULABEN VAKHATSINH SOLANKI,VARSHABEN VAKHATSINH SOLANKI,PRAVINABEN VAKHATSINH SOLANKI,UMAJI CHELAJI SOLANKI	RULE SERVED,UNSERVED EXPIRED (R),MR HARSHIT S TOLIA,MR PARTH S TOLIA
42979	FA/3734/2014	18/02/2015	GOPALCHANDRA CHETANDAS MAHATMA,SUGANABEN GOPALCHANDRA MAHATMA,MITTA GOPALCHANDRA MAHATMA	MR JIGAR G GADHAVI	KEVALSINGH SATYENDRASING TALWADIYA,KAMALBEN SATYENDRA TALWADIYA,NATIONAL INSURANCE COMPANY LIMITED	,MR DAKSHESH MEHTA
42980	FA/3737/2014	06/12/2014	ORIENTAL INSRUANCE COMPANY LTD,	MR R G DWIVEDI	BASIRALI NIYAZALI MAKARANI,SAYRABIBI BASIRALI MAKARANI,MAKARANI MOHAMMADANISH RAFIKMOHAMMAD,ASIF HUSEN DIWALI	,MR.HIREN M MODI
42981	FA/3742/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT KANABHAI VIRABHAI,	MR SK PATEL
42982	FA/3743/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SATISHKUMAR KALABHAI,PATEL KIRITKUMAR KALABHAI,PATEL BHARATKUMAR KALABHAI	MR SK PATEL
42983	FA/3744/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHANT VAGHAJI JEMAJI,KHANT SANAJI DHULAJI,KHANT RAMAJI DHULAJI,KHANT MANAJI DHULAJI,KHANT MANGLAJI FATAJI,KHANT HIRAJI FATAJI,KHANT BADARJI FATAJI,KHANT RAGHAJI FATAJI,KHANT DAHYAJI SURAJI,KHANT PRATAPJI SURAJI,KHANT BALAJI SURAJI	UNSERVED EXPIRED (R),MR SK PATEL

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42984	FA/3745/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPKUMAR KALABHAI,	MR SK PATEL
42985	FA/3746/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF FAKIRBHAI KAHYABHAI,PATEL KUBERBHAI MOHANBHAI,PATEL JETHABHAI MOHANBHAI,PATEL JAYANTIBHAI SOMABHAI	,UNSERVED EXPIRED (R),MR SK PATEL
42986	FA/3747/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAVABHAI FAKIRBHAI,PATEL BHAGWANBHAI SABURBHAI,PATEL SANGITABEN SABURBHAI,PATEL DHIRUBHAI SABURBHAI,PATEL HIRABEN WD/O SABURBHAI	MR SK PATEL
42987	FA/3748/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PASHIBEN RAMANBHAI,	MR SK PATEL
42988	FA/3749/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI MANORBHAI,	UNSERVED EXPIRED (R)
42989	FA/3750/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KODARBHAI MANGALBHAI,PATEL SANKARBHAI BHUDARBHAI,PATEL KANTIBHAI NATHABHAI,PATEL RAMESHBHAI NATHABHAI,PATEL RAMESHBHAI KODARBHAI,PATEL SOMABHAI KODARBHAI	MR SK PATEL
42990	FA/3751/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SOMABHAI KODARBHAI,	MR SK PATEL
42991	FA/3752/2014	03/08/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPBHAI KALABHAI,	MR SK PATEL
42992	FA/3753/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL AMBALAL SAVJIBHAI,PATEL HIMATLAL SAVJIBHAI	MR SK PATEL
42993	FA/3754/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHAVANBHAI JASHABHAI,PATEL RATILAL JASHABHAI,PATEL BABUBHAI JASHABHAI	MR SK PATEL
42994	FA/3755/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL ISHVERBHAI GANGARAM,	RULE SERVED
42995	FA/3756/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL LILABEN CHHAGANBHAI,	MR SK PATEL
42996	FA/3757/2014	06/08/2015	NARMADABEN BHARATKUMAR VAGHELA,	MR UM SHASTRI	BHARATKUMAR MAFATLAL VAGHELA,	NOTICE SERVED,MR VIPUL A SHAH,HCLS COMMITTEE
42997	FA/3758/2014	19/01/2015	JALARAM CONSTRUCTION,	MR DIGANT B KAKKAD	VASANT SAMAJI VANZHARA,SAMAJI RAVATJI VANZHARA,RUKMABEN SAMAJI VANZHARA,SURESH SAMAJI VANZHARA,CHAIRMAN- SARDAR SAROVAR NIGAM LTD	
42998	FA/3759/2014	19/01/2015	JALARAM CONSTRUCTION,	MR DIGANT B KAKKAD	DASRATHJI MONHANJI VANZHARA,MOHANJI HANSAJI VANZHARA,DHANVANTIBEN MOHANJI VANZHARA,CHAIRMAN-SARDAR SAROVAR NIGAM LTD	
42999	FA/3760/2014	19/11/2014	NARSINHBHAI NARANBHAI,SUSHILABEN NARSINHBHAI TADVI,NILESHKUMAR NARSINHBHAI TADVI,HEMLATABEN NARSINHBHAI TADVI,MINABEN NARSINHBHAI TADVI,NARANBHAI RUPABHAI TADVI,BAJIBEN NARANBHAI TADVI	MR DN PANDYA	CHANDRAKANT KAMJIBHAI TADVI,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	
43000	FA/3761/2014	04/07/2018	HINABEN PRAKASHBHAI PARMAR,VISHAL PRAKASHBHAI PARMAR - MINOR,RIDDHI PRAKASHBHAI PARMAR,DALPATSINH PRABHATSINH,SAVITABEN DALPATSINH PARMAR	(MR PARESH M DARJI)	ALRAKHABHAI AMADBHAI MOR,VIPULBHAI B MAKANI,HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,MAHENDARASINH GANPATSINH PARMAR,MAKABARKHAN BHIKUKHAN PATHAN	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
43001	FA/3762/2014	20/11/2014	CHAIRMAN- SARDAR SAROVAR NARMADA NIGAM LIMITED,	MR BY MANKAD	MOHANJI HANSAJI VANZARA,DHANVANTIBEN MOHANJI VANZARA,JALARAM CONSTRUCTION	
43002	FA/3768/2014	12/12/2014	PUSHPA ALIAS GUDIA W/O YOGESH PRASAD TRIVEDI,	MR SR YADAV,MR. RB PASI	YOGESH ALIAS RINKU RAJENDRAPRASAD TRIVEDI,	MR BHUNESH C RUPERA,BELABEN M NAYAK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43003	FA/3769/2014	13/01/2015	NAVED BURHAMUDDIN SIDDIKI,MAHESHBHAI MANIBHAI PATEL	MR HITESH N ACHARYA	NURMAHAMAD PIRUMIYA MALEK,	LOPA M BHATT
43004	FA/3770/2014	28/11/2014	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	PACHAN KHANA MOCHIYA,KARSHAN DHANA PARMAR,MOMAYA AANDA HARIJAN,RANA HADA HARIJAN	
43005	FA/3771/2014	12/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	BABIBEN WD/O JAGDISHBHAI SHANKARBHAI RAJPUT,JASWANTBHAI JAGDISHBHAI RAJPUT,KALPESHBHAI JAGDISHBHAI RAJPUT,KARSANBHAI VAJABHAI PATEL	MR HARSHIT S TOLIA,MR MAHESH P PATEL,MR N P CHAUDHARY,MR PARTH S TOLIA
43006	FA/3778/2014	19/11/2014	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJENDRABHAI HADABHAI KUVADIYA,RAMESHBHAI VASHRAMBHAI YADAV,BALUGIRIBHAI DOLATGIRIBHAI GOSWAMI,KANUGIRI BALUGIRI GOSWAMI,PRAVINGIRI BALUGIRI GOSWAMI,SUKHDEVNAGAR BALUGIRI	
43007	FA/3780/2014	24/03/2015	ORIENTAL INSRUANCE COMPANY LTD,	MR RAJNI H MEHTA	DHAKALBHAI SONUBHAI RADIYA,MINOR BAKULABEN DHAKALBHAI RADIYA,MINOR SANDIP DHAKALBHAI RADIYA,MINOR JAGDISH DHAKALBHAI RADIYA,GENESH RAVJIBHAI BHONDAVA,JINKUBHAI DASMUBHAI RADHIYA	
43008	FA/3781/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MAHENDRAKUMAR @ SOMABHAI VELJIBHAI DAMOR,RAMESHBHAI SIMLIYABHAI DAMOR,TULSING MANSING MACHHAR	RULE SERVED
43009	FA/3782/2014	27/03/2019	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	THIRU K. NAZEER AHMED S/O KHADARSHA,RAVAL PRAHLADBHAI CHANABHAI,SHAILESHKUMAR BALDEVJI THAKOR,BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,HEIRS OF DECD. HEMCHAND BHAVDEV PANDEY,HEMA HEMCHAND PANDEY,MINOR RAHUL HEMCHAND PANDEY,MINOR ROHIT HEMCHAND PANDEY	,RULE SERVED,MS VIDHI J BHATT,MAITRI P PATEL
43010	FA/3784/2014	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	PATEL PASHIBEN MOHANBHAI,PATEL PRAHALADBHAI MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
43011	FA/3785/2014	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	PATEL KOKILABEN DINESHBHAI,PATEL HITESHBHAI DINESHBHAI,PATEL SUDHABEN DINESHBHAI,PATEL BHAVNABEN DINESHBHAI,PATEL JAYANT DINESHBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,J K GANDHI
43012	FA/3786/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR ADITSANG PRABHATSANG SINCE DECD. THRO' HEIR,	
43013	FA/3787/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SARTANJI BAVUJI,	
43014	FA/3788/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KALUJI HALAJI,	
43015	FA/3789/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BABJI NATHUSANGJI,	
43016	FA/3790/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MODJI KUBERSANG,	
43017	FA/3791/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AGARSANG KHANJI,THAKOR RAVAJI KHANJI	
43018	FA/3792/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GAMANSANG ABHESANG,THAKOR DIVABEN ABHESANG	
43019	FA/3793/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KIRITSINH AAVARSANG,	
43020	FA/3794/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DIWANSANG SURTANSANG,	
43021	FA/3795/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF SUTHAR MAFABHAI MOHANBHAI- THAKOR DIVABEN ABHESANG,	

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43022	FA/3796/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF RAVAL VARVABHAI GOBARBHAI- THAKOR KANKUBA NATWARSANG,	
43023	FA/3797/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHAMANSANG SARDARSANG,	
43024	FA/3798/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DARBAR BHUPATSANG MULSANG,	
43025	FA/3799/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD THAKOR DAHYAJI KALUJI- THAKOR NANUBHA DAHYAJI,	
43026	FA/3800/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR JAGATSANG JHALAJI- THAKOR PRUTHVIRAJ DARDHAJI,	
43027	FA/3801/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. THAKOR PUJAJI SURSANGJI- THAKOR KANUBHA @ DANSAGJI PUNAJI,	
43028	FA/3802/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR GOVINDSANG BHEMAJI- THAKOR BHUPATSANG METUJI @ VIRSANGJI,	
43029	FA/3803/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR RAMUJI GALABJI,	
43030	FA/3804/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR NANIBEN NATHUSANG,	
43031	FA/3805/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR JAGATSANG JAHALJI- THAKOR MAGHIBEN JORSANG,	
43032	FA/3806/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JENAJI BHAVANSANG,	
43033	FA/3807/2014	20/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF HARIJI PABAJI- THAKOR TAKHATSANG DEVISANG,	
43034	FA/3808/2014	06/01/2015	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RAJUBHAI ASHARAM PADHIYAR (PARIHAR),BALKISHAN GUNCHELAL JOVAROS (KHATIK),SAGAR SITARAM YADAV	
43035	FA/3810/2014	24/12/2014	YOU BROADBAND INDIA PRIVATE LIMITED,	MR HM PARIKH,MR RASESH H PARIKH	MADHYA GUJARAT VIJ COMPANY LTD,	DS AFF.NOT FILED (N)
43036	FA/3811/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRALAL CHATURDAS,	RULE SERVED
43037	FA/3812/2014	03/02/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VINDOBHAI SATYENDRABHAI,	J K GANDHI
43038	FA/3813/2014	01/12/2016	NARESHBHAI RADKABHAI KODE,	MR.HIREN M MODI	MANUBHAI RANCHODBHAI PRAJAPATI,NEW INDIA ASSURANCE CO LTD	MR KV GADHIA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI
43039	FA/3816/2014	27/08/2019	MADHUBEN JITENDRA CHAUHAN WD/O DECEASED,HARSHADBHAI JITENDRABHAI CHAUHAN S-O DECEASED,RAKESHBHAI JITENDRABHAI CHAUHAN- SON OF DECEASED,RASIKBHAI ISHWARBHAI CHAUHAN- FATHER OF DECEASED,JASHODABEN RASHIKBHAI CHAUHAN- MOTHER OF DECEASED	MR.HIREN M MODI	MOHOMMADIKRAM ABDULGANI MANSURI,JAHEDABEN ISMAILBHAI SUTHAR,UNITED INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
43040	FA/3817/2014	02/02/2015	PATEL HINABEN W/O DEVENDRABHAI PREMJIBHAI,	MR MANISH J PATEL	PATEL PRAVINBHAI BHEMABHAI,PATEL DASHRATHBHAI KANTIBHAI,IFFCO TOKYO GENERAL INSURANCE CO. LIMITED	NOTICE SERVED,DELETED,MR. ALKESH N SHAH
43041	FA/3818/2014	21/06/2018	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	BHARTIBA KISHORSINH JADEJA,RUTUDHVAJSINH KISHORSINH JADEJA,HIMANDRI (MINOR) KISHORSINH JADEJA THRO' BHARTIBA KISHORSINH JADEJA,BHARATSINH BHIKHUBHA JADEJA,JANAKBA BHARATSINH JADEJA,GIRISHBHAI DEVJIBHAI PADHIYAR-DECEASED,DINAXIBEN PADHIYAR(WIFE),NIRMAL GIRISHBHAI PADHIYAR (SON)	,RULE SERVED,MR.HIREN M MODI

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43042	FA/3820/2014	07/05/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HASMUKHBHAI JIVABHAI PATEL,DIPALKUMAR HASMUKHBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL	,MR.HIREN M MODI
43043	FA/3827/2014	16/07/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	AMIBEN DIPAKBHAI SHAH,NITESH DIPAKBHAI SHAH,HITESH DIPAKBHAI SHAH,NITA HETALKUMAR SHAH,BUDHABHAI PRABHATBHAI BARAIYA	
43044	FA/3831/2014	28/11/2014	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAJUBEN VAGHJIBHAI @ VAGHABHAI MER (KOLI),PRAVINSINH UDAISINH JHALA,MAHAVIRSINH C JADEJA,NATIONAL INSURANCE COMPANY LTD.,SATUBHAI KABABHAI RANINGA (BHARWAD)	,MR NAGESH C SOOD
43045	FA/3834/2014	28/11/2014	BHORINGDA GRAM PANCHAYAT,TALUKA DEVELOPMENT OFFICER,DISTRICT PRIMARY EDUCATION OFFICER,AMRELI DISTRICT PANCHAYAT	MR PREMAL R JOSHI	LABHUBEN NATHABHAI MAKWANA,VIPULKUMAR NATHABHAI MAKWANA,HANSABEN NATHABHAI MAKWANA- MINOR THRO' LABHUBEN NATHABHAI MAKWANA,DINESHKUMAR NATHABHAI MAKWANA- MINOR THRO' LABHUBEN NATHABHAI MAKWANA,SUNILKUMAR NATHABHAI MAKWANA- MINOR THRO' LABHUBEN NATHABHAI MAKWANA	
43046	FA/3837/2014	28/11/2014	JAYEDABIBI ALIAS JAYEDABANU USMANGANI KARIGAR,	MR SHUSHIL R SHUKLA	NANDUBHAI AMBALAL PARMAR,RAJESHBHAI PUNJABHAI PARMAR,NATIONAL INSURANCE COMPANY LTD.	,MR MEHUL SHARAD SHAH
43047	FA/3838/2014	05/12/2014	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	KOLI MOHANBHAI MANCHHABHAI,SOLANKI RAMESHBHAI NAMORI,BHAVNABEN NALINBHAI PATEL,MINOR NIYATI NALINBHAI PATEL THROUGH RES. NO. 3,MINOR OM NALIN PATEL THROUGH RES. NO.3	
43048	FA/3842/2014	23/01/2015	MONTBLANC SIMPLO GMBH,MONTBLANC MONTRE SA,MONTBLANC INTERNATIONAL GMBH	MR DHAVAL SHAH	ENTRACK INTERNATIONAL TRADING PVT LTD,DILIP R DOSHI,KALINDI DOSHI,VISHAKHA DOSHI,NAYAN DOSHI,IZABELA DOSHI,RICHEMONT INTERNATIONAL SA,MONTBLANC SERVICES BV.,RICHEMONT INDIA PRIVATE LIMITED REGUS BUSINESS CENTRE,COMPAGNIE FINANCIERE RICHEMONT SA,JOHANN RUPERT	,MS ANUJA S NANAVATI, (MR VIVEK N MAPARA)
43049	FA/3844/2014	27/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD HAJI UMARJI AMIJI,	
43050	FA/3845/2014	27/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHMAD IBRAHIM BAPU,	
43051	FA/3846/2014	27/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABBAS DAUD MUSA,	
43052	FA/3847/2014	27/11/2014	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMAN VALI MOHMAD DADA,	
43053	FA/3848/2014	27/07/2015	JOITIBEN GOPALDAS PATEL,	MR DILIP B RANA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
43054	FA/3849/2014	27/11/2014	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KUVARJI JENAJI THAKOR,MAHENDRASINH MOHABBATSINH JHALA	
43055	FA/3850/2014	28/11/2014	UNITED INDIA INSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	KANTIBHAI NARSHIBHAI SOLANKI,GAUTAMBHAI NARAYANDAS UPADHAYA,PINTUBEN BHAGWANBHAI RATHOD,SHRI RAM GENERAL INSURANCE CO	
43056	FA/3856/2014	18/02/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	MALEK ASHFAQ GULAM DASTGIR,BALVINDERSINGH PYRESINGH DELETE,KISHOR TRANSPORT SERVICE PVT. LTD	,SERVED BY RPAD (N),MR.HIREN M MODI
43057	FA/3864/2014	18/12/2014	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINOR BHARGAV BHARATBHAI VADHER THROUGH HIS MOTHER JAYSHREEBEN W/O BHARATBHAI VADHER,KALPESH RAJENDRABHAI RAVALIYA,TUSHAR RAJENDRABHAI RAVALIYA,BHARATBHAI GOKALBHAI VADHER	
43058	FA/3867/2014	28/01/2015	RONAK JITENDRA DHRUV,KEVIN JITENDRA DHRUV	MR SP MAJMUDAR	NIKITA D/O JITENDRA DHRUV W/O NILESHBHAI PRAVINBHAI MAJITHIA,	NOTICE SERVED BY DS
43059	FA/3869/2014	20/01/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MINOR NARENDRA KABHSINH CHAUHAN,MOHMAD MAQSOOD ABDUL REHMAN TEKRAWALA	

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43060	FA/3870/2014	20/01/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	UMEDBEN DAMSINH CHAUHAN,MOHMAD MAQSOOD ABDUL REHMAN TEKRAWALA	
43061	FA/3871/2014	20/01/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VIJAYBHAI DAMSINH CHAUHAN,MOHMAD MAQSOOD ABDUL REHMAN TEKRAWALA	
43062	FA/3872/2014	01/12/2014	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	FIROZBANU MAKBULHUSEN,RUKSHASRBANU MAKBULHUSEN,JESANBHAI RAMABHAI	,MR HITESH S PADHYA
43063	FA/3874/2014	24/02/2015	NARENDRABHAI POPATBHAI MAVANI,MITUL NARENDRABHAI MAVANI - MINOR	MR SHITAL R PATEL	JIGNESHKUMAR RAMESHCHANDRA SHAH,DIYA JIGNESHKUMAR SHAH- MINOR,BHARTI AXA GENERAL INSURANCE COMPANY LTD	
43064	FA/3875/2014	09/03/2019	BAJAJ ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAVINDRA @ RAVI S/O UMRAVJI TAYADE,PATEL BHARATKUMAR AMBALAL	RULE SERVED,DR.ABHISST K THAKER
43065	FA/3876/2014	09/03/2019	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MAHENDRA S/O MAHADEVRAI VAKODE,PATEL BHARATKUMAR AMBALAL	RULE SERVED,DR.ABHISST K THAKER
43066	FA/3879/2014	17/12/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DINESHBHAI NARSIBHAI AJADIA,JAYDIPSINH MAHIPATSINH RANA,NEW INDIA ASSURANCE COMPANY LTD,ASHVINBHAI BALDEVBHAI,BALDEVBHAI PRABHUBHAI NAKIYA,GITABEN BALDEVBHAI NAKIYA	
43067	FA/3880/2014	13/06/2015	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	SAVITABEN SHAMJIBHAI PATEL,SNEHRAJ DISTRIBUTORS,HITESHBHAI SAMJIBHAI PATEL	RULE UNSERVED
43068	FA/3881/2014	17/12/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	KHEEMJIBHAI MANJIBHAI GORIYA,RAMJIBHAI RAJABHAI SHIYANI,ORIENTAL INSRUANCE COMPANY LTD,MOHANBHAI BABUBHAI JOD,VIRABHAI KARABHAI SADIYA	
43069	FA/3882/2014	17/12/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	BHEEMJIBHAI RAMBHAI GORIYA,RAMJIBHAI RAJABHAI SHIYANI,ORIENTAL INSRUANCE COMPANY LTD,MOHANBHAI BABUBHAI JOD,VIRABHAI KARABHAI SADIYA	
43070	FA/3883/2014	17/12/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	SHOBHANABEN KANJIBHAI JAMARIYA,RAMJIBHAI RAJABHAI SHIYANI,ORIENTAL INSRUANCE COMPANY LTD,MOHANBHAI BABUBHAI JOD,VIRABHAI KARABHAI SADIYA	
43071	FA/3884/2014	17/12/2014	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PARSHOTAMBHAI JIVRAJBHAI SHIYANI,RAMJIBHAI RAJABHAI SHIYANI,ORIENTAL INSRUANCE COMPANY LTD,MOHANBHAI BABUBHAI JOD,VIRABHAI KARABHAI SADIYA	
43072	FA/3886/2014	02/12/2014	KIRITBHAI KARSHANBHAI RATHOD,	MR.HIREN M MODI	NATVARBHAI PAPPUBHAI PATNI,NATIONAL INSURANCE CO LTD	
43073	FA/3887/2014	02/11/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER/ MANAGER	GOVERNMENT PLEADER	OKHABHAI UKABHAI,SHANKARBHAI UKABHAI	MR AV PRAJAPATI
43074	FA/3888/2014	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	SURYABEN WD/O BHAVANJI GALABJ DABHI,JITENDRAKUMAR BHAVANJI DABHAI,REKHABEN BHAVANJI DABHAI,RAJKUMAR BHAVANJI DABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,J K GANDHI
43075	FA/3889/2014	09/12/2014	GAIL (INDIA) LTD,ZONAL GENERAL MANAGER	MR VISHWAS K SHAH	LATIN RASAYANI PRIVATE LTD,	MR INDRAVADAN PARMAR
43076	FA/3890/2014	04/12/2014	SURESHBHAI KALUBHAI HATHILA,	(MR NIRAL R MEHTA)	VINODBHAI DITABHAI DANGI,SALIMBHAI YUSUFBHAI PATHUK,UNITED INDIA INSURANCE COMPANY LTD	
43077	FA/3893/2014	24/02/2015	MITABEN SANDIPKUMAR VALAND,	MS ARCHANA P PATEL	SANDIPKUMAR CHIMANLAL VALAND,	MR HARDIK H PANDIT
43078	FA/3898/2014	26/02/2015	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GIRISHBHAI SUKHABHAI CHAUDHARY,KISHORBHAI JIGUBHAI PATEL,ASHOK R SHARMA,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE CO LTD,JAYESHBHAI JAYANTILAL VASAVA,JAYANTILAL BHANABHAI VASAVA,SOMIBEN JAYANTILAL VASVA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43079	FA/3905/2014	10/03/2015	FROST INTERNATIONAL LIMITED,	MR HARDIK P MODH	KANDLA PORT TRUST,BANK OF BARODA	MS NALINI S LODHA,MR DHAVAL D VYAS
43080	FA/3909/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHANDUJI RAVAJI,	
43081	FA/3911/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI JIVABHAI,	
43082	FA/3912/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI BACHUBHAI,	MR DEVDIP BRAHMBHATT
43083	FA/3913/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABABHAI PRAHLADBHAI,	MR DEVDIP BRAHMBHATT
43084	FA/3914/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI MANILAL,	
43085	FA/3915/2014	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI RANCHHODDAS,	
43086	FA/3916/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL LAXMANBHAI ISHVERBHADAS,PATEL SUDHABEN LAXMANBHAI,PATEL MINABEN LAXMANBHAI,PATEL RAJESHBHAI LAXMANBHAI,PATEL DIPAKBHAI LAXMANBGHAI	,MR AV PRAJAPATI
43087	FA/3917/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BACHUBHAI RAMABHAI,	MR AV PRAJAPATI
43088	FA/3918/2014	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI JIVIDAS,	
43089	FA/3920/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI KACHARABHAI,	MR AV PRAJAPATI
43090	FA/3921/2014	23/10/2019	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHARDABEN KANAIYALAL AND,	MR AV PRAJAPATI
43091	FA/3922/2014	23/10/2019	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGALBHAI RAYCHANDDAS,	MR AV PRAJAPATI
43092	FA/3923/2014	12/11/2016	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI SOMNATH LALDAS,	MR AV PRAJAPATI
43093	FA/3924/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMBABEN PUNJAJI,	RULE UNSERVED
43094	FA/3925/2014	14/03/2015	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI SOMNATH LALDAS,	MR AV PRAJAPATI
43095	FA/3926/2014	23/10/2019	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI SOMNATH LALDAS,	MR AV PRAJAPATI
43096	FA/3927/2014	12/12/2015	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRITBHAI AMRUTLAL,	MR AV PRAJAPATI
43097	FA/3928/2014	23/10/2019	SPECIAL LAND ACQUISITION OFFICER (NARMADA YOJANA),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI KESHAVLAL,PATEL DINESHBHAI KESHVALAL	RULE SERVED,MR AV PRAJAPATI
43098	FA/3929/2014	23/03/2018	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	MANUGIRI SHIVGIRI GOSWAMI,RANCHHODBHAI JETHABHAI PATEL	RULE SERVED,MR R.K.MANSURI
43099	FA/3930/2014	06/01/2015	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	THAKOR VISHNUBEN D-O LAXMANJI W-O KANUJI MADHAJI,THAKOR KAILASHBEN D-O LAXMANJI W-O AJITSINH BHAVANSINH,THAKOR RANJANBEN D-O LAXMANJI W-O THAKOR BHEMAJI RAMAJI,MOHAMSAFI GANIBHAI SHEKH	MR. YOGENDRA THAKORE
43100	FA/3931/2014	04/12/2017	HARIOM PLYWOOD PVT LTD,	MR DHARMESH R PATEL	BHAILALBHAI MELABHAI PARMAR,PALIBEN BHAILALBHAI PARMAR,ORIENTAL INSRUANCE COMPANY LTD	MR.HIREN M MODI,MR R G DWIVEDI
43101	FA/3934/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NANIBEN DEVJIBHAI,	MR SK PATEL

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43102	FA/3935/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BALCHANDRABHAI KARSHANBHAI,	MR SK PATEL
43103	FA/3936/2014	13/01/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL HITESHKUMAR DEVJIBHAI,PATEL ARVINDKUMAR DEVJIBHAI,PATEL CHANDRAKANT DEVJIBHAI,PATEL ANILKUMAR DEVJIBHAI,PATEL JYOTSNABEN HITENDRAKUMAR,PATEL SARALABEN ARVINDBHAI,PATEL NIRUBEN CHANDRAKANT,PATEL BHAVNABEN ANILKUMAR	MR SK PATEL
43104	FA/3938/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JETHABHAI MANJIBHAI,PATEL SANTILAL KARAMSINHBHAI,PATEL PARBATBHAI GANGDAS,PATEL BHIMJIBHAI HARJIBHAI	RULE SERVED,(MR NIRAL R MEHTA)
43105	FA/3939/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BABUBHAI ABAJIBHAI,	(MR NIRAL R MEHTA)
43106	FA/3940/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL KUVARBEN BHIMJIBHAI,	(MR NIRAL R MEHTA)
43107	FA/3941/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHAMPABEN JAYANTIBHAI ABHJIBHAI,	(MR NIRAL R MEHTA)
43108	FA/3942/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BHARATBHAI HARJIBHAI PATEL,	RULE SERVED
43109	FA/3943/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	JANBAI HARJIBHAI PATEL,	UNSERVED EXPIRED (R)
43110	FA/3944/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MANGALABEN CHHAGANBHAI,PATEL NILESHKUMAR CHHAGANBHAI	RULE SERVED
43111	FA/3945/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NAVINBHAI DAHYABHAI,	RULE SERVED
43112	FA/3946/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL SANTILAL KARAMSIBHAI,	RULE SERVED
43113	FA/3947/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI BHANJIBHAI,	RULE SERVED
43114	FA/3948/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI BHANJIBHAI,	RULE SERVED
43115	FA/3949/2014	11/01/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHAVESHKUMAR PARSHOTTAMBHAI,	RULE SERVED

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43116	FA/3951/2014	07/07/2015	RASUL ALBHA BHATI,	THAKKAR AND PAHWA ADVOCATES	CHIEF SECRETARY,DISTRICT COLLECTOR,CITY SURVEY SUPERINTENDENT,MUNICIPAL COMMISSIONER,TOWN PLANNING OFFICER,SAUJIBHAI K HADIA,NILESHBHAI NAGJIBHAI,DHIRUBHAI JADHAVBHAI GAJIPURA,KHODIYAR TEXTILE,ISHWARLAL PURSHOTAMBHAI,DAYALBHAI RAVJIBHAI CHALODIA,MANIBHAI UKABHAI VIRANI,UKABHAI BHAVANBHAI VIRANI,CHUNILAL CHHAGANLAL SAVALIA,VIMDABEN CHUNILAL SAVALIA,JAYANTIBHAI MIGHABHAI THUMA,RAMESHBHAI HARIHAI SAVALIA,KULJIBHAI BACHUBHAI THUMAR,BALUBHAI (TWISTING MACHINE),KALUBHAI BECHARBHAI,DINESH KESHAVBHAI WAGHASIA,DINESH KESHAVBHAI WAGHASIA,VIMADABEN CHHAGANBHAI,PUSHPABEN RAMESHBHAI,KANTABEN AMBALAL,HIMMATBHAI KHODABHAI,LASHKARBHAI,GEETABEN ASHOKBHAI,BABUBHAI KARSANBHAI,DEVJIBHAI DAYALBHAI,PARVATIBEN HARJIBHAI C/O PARVATI TEXTILE,USHABEN HARJIBHAI C/O SHIV TEXTILE,MULJIBHAI DEVJIBHAI,PARLIBHAI TULSIBHAI,UKABHAI NARSINBHAI,SANJAYBHAI VASHRAMBHAI,NANJIBHAI KESHAVBHAI,CHAMPABEN NANJIBHAI,MUKESHBHAI KHODABHAI,RAKESHBHAI KHODABHAI,ASHWINBHAI NANJIBHAI	,GOVERNMENT PLEADER,MR DHAVAL G NANAVATI
43117	FA/3952/2014	11/03/2015	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	DAYABEN DESHAJIBHAI MAKWANA,BHARATBHAI DESAHJIBHAI MAKWANA,PRAVINABEN DESAHJIBHAI MAKWANA,VISHALBHAI HARISHBHAI LUVANA,JAISUKHLAL VASANTJIBHAI TANNA	
43118	FA/3957/2014	23/12/2014	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	KAJALBEN TULSIBHAI CHAUHAN,JIGNESHBHAI TULSIBHAI CHAUHAN,DAMINIBEN TULSIBHAI CHAUHAN,RAHUL TULSIBHAI CHAUHAN MINOR KAJALBEN TULSIBHAI CHAUHAN,KANUBEN JADAVBHAI @ JODHABHAI CHAUHAN,BHARATBHAI UKABHAI PADALIYA,JITUBHAI KHATABHAI CHAUHAN	
43119	FA/3958/2014	07/01/2015	ORIENTAL INSURANCE CO LTD,	MR PALAK H THAKKAR	JANTULNISHA MUNSIR ALI JAGA,SIRAJ MUNSIR ALI JAGA,AKLIMUN MUNSIRALI JAGA,TALSIMUN MUNSIRALI JAGA,SULIMUN MUNSIRALI JAGA,RAVINDRA RAMGHANI KUMAR,SALIM MOYUDIN BEG	
43120	FA/3959/2014	11/12/2014	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	PREMILABEN NANJIBHAI PATEL,THARUNKUMAR NANJIBHAI PATEL,BHAVESH NANJIBHAI PATEL,BHARGAV NANJIBHAI PATEL,DINESHBHAI KHENGARBHAI CHAVDA,VALUBHA CHANDUBHA GOHIL,NIRAVKUMAR RANCHODBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR NIKUNT K RAVAL
43121	FA/3960/2014	11/12/2014	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	VIMLABEN ARJANBHAI PATEL,DINESHBHAI KHEGARBHAI CHAVDA,VALUBHA CHANDUBHA GOHIL,NIRAVKUMAR RANCHODBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR NIKUNT K RAVAL
43122	FA/3961/2014	11/12/2014	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	RUKMANIBEN LALJIBHAI PATEL,DINESHBHAI KHEGARBHAI CHAVDA,VALUBHA CHANDUBHA GOHIL,NIRAVKUMAR RANCHODBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR NIKUNT K RAVAL
43123	FA/3962/2014	11/12/2014	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	PREMILABEN NANJIBHAI PATEL,DINESHBHAI KHEGARBHAI CHAVDA,VALUBHA CHANDUBHA GOHIL,NIRAVKUMAR RANCHODBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR NIKUNT K RAVAL

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43124	FA/3963/2014	11/12/2014	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	BHAVESH NANJIBHAI PATEL,DINESHBHAI KHENGARBHAI CHAVDA,VALUBHA CHANDUBHA GOHIL,NIRAVKUMAR RANCHODBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR NIKUNT K RAVAL
43125	FA/3964/2014	12/02/2015	ORBIT INFRASTRUCTURE,	MR DIPEN C SHAH	METRO INSTITUTE OF MEDICAL SCIENCES PRIVATE LIMITED,MISTER R PAUL	MR AR MAJMUDAR
43126	FA/3965/2014	11/12/2014	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KHERULLA SHAKIR ALI (FAKIR) SHAH,HARISH @ HARISHCHANDRA MOHANJI MARWADI (KHICHI)	
43127	FA/3969/2014	11/01/2018	GIRISHBHAI CHHOTALAL SHAH,SHILPABEN GIRISHBHAI SHAH,PRIYANKA GIRISHBHAI SHAH,NAMAN GIRISHBHAI SHAH	MR SHUSHIL R SHUKLA	UDAYPRATAP DANBAHADUR SING,INDIA CARGO MOVERS,ICICI LOMBARD GENERAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
43128	FA/3972/2014	17/02/2020	ANVAYKUMAR DEVJIBHAI VASAVA,	MR KASHYAP R JOSHI	RAJAWADI VIPULBHAI RATILAL,BHAGUBHAI BIJALBHAI AHIR,NATIONAL INSURANCE COMPANY LTD.,DEVJIBHAI DHANJIBHAI VASAVA	RULE SERVED,MR DAKSHESH MEHTA
43129	FA/3973/2014	17/02/2020	FULKERIYABEN DEVJIBHAI VASAVA,	MR KASHYAP R JOSHI	RAJAWADI VIPULBHAI RATILAL,BHAGUBHAI BIJALBHAI AHIR,NATIONAL INSURANCE COMPANY LTD.,DEVJIBHAI DHANJIBHAI VASAVA	RULE NOT RECD BACK,RULE SERVED,MR DAKSHESH MEHTA
43130	FA/3974/2014	17/02/2020	EKTABEN DEVJIBHAI VASAVA,	MR KASHYAP R JOSHI	RAJAWADI VIPULBHAI RATILAL,BHAGUBHAI BIJALBHAI AHIR,NATIONAL INSURANCE COMPANY LTD.,DEVJIBHAI DHANJIBHAI VASAVA	,RULE NOT RECD BACK,RULE SERVED
43131	FA/3975/2014	17/02/2020	DEVAJIBHAI DHANJIBHAI VASAVA,	MR KASHYAP R JOSHI	RAJAWADI VIPULBHAI RATILAL,BHAGUBHAI BIJALBHAI AHIR,NATIONAL INSURANCE COMPANY LTD.	RULE NOT RECD BACK,RULE SERVED,MR DAKSHESH MEHTA
43132	FA/3980/2014	10/02/2018	JIGNESHKUMAR RAMCHANDRA SHAH,DIYA JIGNESHKUMAR SHAH MINOR THROUGH JIGNESHKUMAR RAMCHANDRA SHAH	MR.HIREN M MODI	MITULBHAI NARENDRABHAI MAVANI,NARENDRABHAI POPATBHAI MAVANI,BHARTI AXA GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
43133	FA/3988/2014	21/09/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAJENDRAPRASAD RAMKUMAR YADAV,UMESHKUMAR MAHADEV YADAV,MANJUBEN MAHESHBHAI JOGI,MINOR AAKASH MAHESHBHAI JOGI THROUGH RES.NO.3,MINOR JAGRUTI MAHESHBHAI JOGI THROUGH RES.NO.3,CHHANABHAI JETHABHAI JOGI	
43134	FA/3989/2014	26/07/2016	VAGHELA DALPATSINH BABAJI,	MR. YOGENDRA THAKORE	THAKKAR RAJESHKUMAR NATWARLAL(OWNER OF JEEP NO GJ-2A-7860),NATIONAL INSURANCE COMPANY LTD.(INSURANCE COMPANY OF JEEP NO GJ-2A-7860)	NOTICE SERVED,UNSERVED EXPIRED (N)
43135	FA/3995/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ABDULHAQ ABDULGAFAR KHALIFA,ABDULSALAM ABDULGAFAR KHALIFA,JASODABEN DHANJIBHAI CHAUHAN,DHANSUKHBHAI LALLUBHAI CHAUHAN,NAVINBHAI DHANSUKHBAHI CHAUHAN,DAMYANTIBEN DHANSUKHBHAI CHAUHAN,YOGITABEN RAJNIKANT GOHIL	,RULE SERVED,MR MTM HAKIM
43136	FA/3998/2014	28/01/2015	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRABHAI BAVANJIBHAI PANSURIYA,JITENDRAKUMAR DHIRAJLAL VAGMASI,POONAMBHAI BABALDAS PATEL,BHAGWATIBEN POONAMBHAI PATEL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR AS BHATT,MR JAYESH R JAYSWAL
43137	FA/3999/2014	17/07/2018	NAVINBHAI KANSARA,	MR MTM HAKIM	SUSHILKUMAR BAGGARAM,IFFCO TOKIYO GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR AJAY R MEHTA
43138	FA/4000/2014	07/08/2018	HARESHBHAI SHANUBHAI PATEL,	MR MTM HAKIM	ZAKIR HUSSAIN ASRAR ALI SHAIKH,RAMVILAS PARASNATH DUBE,NEW INDIA ASSURANCE CO LTD	RULE UNSERVED,MR AJAY R MEHTA

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43139	FA/4006/2014	22/12/2014	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GEETABEN WD/O GAMBHIRSINH @ BATUKBHAI DABHI,NAVALSINH GAMBHIRSINH @ BATUKBHAI DABHI,KIRITSINH GAMBHIRSINH @ BATUKBHAI DABHI,JAYABA RAMUBHAI DABHI,VISHAL K RAMCHANDANI,NEW INDIA ASSURANCE COMPANY LTD,KASAMBHAI DADUBHAI VORA	,MR SUNIL B PARIKH,MR.HIREN M MODI
43140	FA/4007/2014	28/09/2015	JULIBEN MEHULBHAI TAMBOLI,	MR MEHUL S SHAH	MEHULBHAI BIPINBHAI TAMBOLI,	MR DIPAN DESAI
43141	FA/4008/2014	04/09/2015	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	SAVITABEN @ KANTABEN ASUDANI,PRAMODRAY KANTILAL RATHOD,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,UNSERVED EXPIRED (R)
43142	FA/4010/2014	23/12/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JIKUBEN BHUPATBHAI RAJPUT (RATHOD),BHARATBHAI BHUPATBHAI RAJPUT (RATHOD),J C ZALA	,MR MEHUL S SHAH
43143	FA/4012/2014	26/07/2018	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	YUVRAJSINH SHIVLAL CHARAN,SHVILAL RATANDAN CHARAN,TULSIDEVI W/O SHIVLAL CHARAN,GEETABEN WD/O YUVRAJSINH CHARAN,KUMARI SURBHI D/O YUVRAJSINH CHARAN,KUMARI DEVAL D/O YUVRAJSINH CHARAN,UDIT S/O YUVRAJSINH CHARAN,HUSSAINKHAN HASAMKHAN SAMEJA,VISRAM HIRJIBHAI CHOTALA (SHORATHIYA)	,RULE SERVED,REFUSED SERVED (R)(70),MR KIRAN C MEHTA
43144	FA/4013/2014	09/02/2015	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GEETABEN RAMESHBHAI VASOYA,KHUSHBU RAMESHBHAI VASOYA,PENIBEN RAMESHBHAI VASOYA,DHRUV RAMESHBHAI VASOYA,PRATAP MOGAJI PATIDAR	,MR.HIREN M MODI
43145	FA/4016/2014	16/07/2018	ORIENTAL INSURANCE CO LTD,	MR MITESH L RANGRAS	THORIYA RAMESHBHAI JAGJIVANDAS,THORIYA HANSABEN RAMESHBHAI,PARMAR HANIFBHAI JUMABHAI,PARMAR AKBARBHAI SULTANBHAI	RULE SERVED,MR.HIREN M MODI
43146	FA/4018/2014	06/02/2015	NEW INDIA ASSURANCE CO. LTD.,	MR VASANTS SHAH	NATVARSINH DHANABHAI BARIYA,JASWANTSINH UDESINH,D S P-VADODARA RURAL	
43147	FA/4019/2014	15/06/2015	ROHIT ARVINDBHAI VACHANNI - MINOR,	MR NIRAV C SANGHAVI	.,	
43148	FA/4021/2014	07/01/2015	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NARENDRASINH CHATURSINH GOHIL,AKRAMSINH FARUKBHAI BELIM,VAIBHAV ENTERPRISE	
43149	FA/4024/2014	24/12/2014	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MACHHI MANUBEN KANCHANBHAI,DINESHBHAI HARKHANBHAI MAKWANA,MUNICIPAL COMMISSIONER,NEW INDIA INSURANCE COMPANY LTD,PRAKASHBHAI VINUBHAI MACHHI	
43150	FA/4025/2014	24/12/2014	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMABHAI KHENGARBHAI PARMAR,RAMESHBHAI RAMABHAI PARMAR,PAPADEVI MOHANRAM,NEW INDIA ASSURANCE CO. LTD.,DAMARBHAI G PARMAR	
43151	FA/4026/2014	24/12/2014	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MACHHI DEVIKABEN RAMANBHAI,DINESHBHAI HARKHANBHAI MAKWANA,MUNICIPAL COMMISSIONER,NEW INDIA INSURANCE COMPANY LTD,PRAKASHBHAI VINUBHAI MACHHI	
43152	FA/4027/2014	13/02/2015	ENGINEER- UTTAR GUJARAT VIJ COMPANY LIMITED,DEPUTY ENGINEER-UTTAR GUJARAT VIJ COMPANY LIMITED,ENGINEER- GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED	MR DIPAK R DAVE	RAJUBEN RAMSINH CHAUHAN,STATE OF GUJARAT	,MR SP MAJMUDAR
43153	FA/4028/2014	02/09/2015	SHANTIBHAI JATARIABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43154	FA/4029/2014	02/09/2015	CHHIDIYABHAI CHHEDADIYABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43155	FA/4030/2014	02/09/2015	DHANJIBHAI JIRIYABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43156	FA/4031/2014	02/09/2015	SOMA NARSINGH VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43157	FA/4032/2014	02/09/2015	BAMNIBEN CHHIDIYABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43158	FA/4033/2014	02/09/2015	DHARMESHBHAI SOMABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43159	FA/4034/2014	02/09/2015	ZALUBEN JETHABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43160	FA/4035/2014	02/09/2015	PARSING JATARIYA VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43161	FA/4036/2014	02/09/2015	DUNDIYABHAI NAKATIYA VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43162	FA/4037/2014	02/09/2015	AATIYABAHI DEHALIYA VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43163	FA/4038/2014	02/09/2015	MULJIBHAI JATARBHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43164	FA/4039/2014	02/09/2015	KANSING SOMABAHI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43165	FA/4040/2014	02/09/2015	CHUNILAL JETHALAL VASAVA,		SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43166	FA/4041/2014	02/09/2015	BAMANIYA DAMJIBHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43167	FA/4042/2014	02/09/2015	KUVARJI PUNIYA VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43168	FA/4043/2014	02/09/2015	MOTI JIVA VASAVA G/O GANGADAS,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43169	FA/4044/2014	02/09/2015	SOMABHAI VESTABHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43170	FA/4045/2014	02/09/2015	PREMSING CHHIDIYABHAI VASAVA,CHAMPABEN PREMSINGBHAI VASAVA	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43171	FA/4046/2014	02/09/2015	SUMITRABEN JAYANTIBHAI VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43172	FA/4047/2014	02/09/2015	RAKSHABEN SHANKAR VASAVA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43173	FA/4048/2014	02/09/2015	VIRJIBHAI GERIYABAHI VASAVA G/O KAUSHALLYA,	HASMUKHLAL L SHAH	SHAIKH MAHMAD IKBAL YUSUF,MUBARAK NISAR PUNJWANI,ORIENTAL INSURANCE CO LTD	
43174	FA/4049/2014	30/01/2015	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DINESHSINGH TERSINGH RAJPUT,SELVARAJ SHRIRANGAN KAUNDAR,MURUTHI P PONUUSAMI,RELIANCE GENERAL INSURANCE CO LTD,HANSABEN GEVALBHAI RANA	
43175	FA/4051/2014	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JINABHAI GULABBHAI VASAVA,VIPULBHAI RAMANBHAI MAKANI,ARUNBHAI OMKARBHAI HONADE,SUMITRABEN ARUNBHAI HONADE,KIRANBHAI ARUNBHAI HONADE,VIVEKBHAI ARUNBHAI HONADE,OMKARBHAI DAULATBHAI HONADE,KAMALBEN OMKARBHAI HONADE	,RULE SERVED,MR.HIREN M MODI
43176	FA/1/2015	08/08/2016	RUKSHANABIBI MUSTUFA PATHAN,	MS POOJA H HOTCHANDANI	GIRISHBHAI SHAKALCHAND SHAH,NISARAHMED BASIRAHMED CHAUHAN,RAJIABANU NISARAHMED CHAUHAN,SAJID NISARAHMED CHAUHAN,MINOR SANGITBANU NISARAHMED CHAUHAN,MINOR AADIL NISRAHMED CHAUHAN,ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR
43177	FA/3/2015	10/07/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PRAJAPATI RAMESHBHAI NATHABHAI,DESAI HALUBHAI MOHANBHAI	RULE SERVED,MR AV PRAJAPATI
43178	FA/5/2015	25/03/2015	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MADHUBHAI RAMABHAI BHUSARA,AAMBIBEN RAMDAS SAPRA,SHIVRAMBHAI DHAKALBHAI SAPRA,MAYNABEN SHIVRAMBHAI SAPRA	

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43179	FA/6/2015	25/03/2015	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MADHUBHAI RAMABHAI BHUSARA,VITHALBHAI GANGARAM SAHARE	
43180	FA/8/2015	24/02/2015	SUNITABEN W/O PRADIPBHAI BHALODIYA PATEL,	MR SP MAJMUDAR,MR. HJ KARATHIYA	PRADIPBHAI CHATURBHAI BHALODIYA - PATEL,	MR MRUGEN K PUROHIT
43181	FA/12/2015	19/08/2016	AADAM IBRAHIM RANDERA,MARIYAM BIBI AADAM RANDERA,IQBAL AADAM RANDERA,IBRAHIM AADAM RANDERA,SHABBIR AADAM RANDERA,MUSA AADAM RANDERA,ASLAM AADAM RANDERA,ABDUL AADAM RANDERA,SARABIBI AADAM RANDERA,TAHERABIBI AADAM RANDERA,FATEMABIBI AADAM RANDERA,HAFZA AADAM RANDERA,ISMAIL IBRAHIM RANDERA,YAKUB ISMAIL RANDERA,HAFIZ ISHHAK ISMAIL RANDERA,MOLANA GULAM EHMAD ISMAIL RANDERA,BILAL ISMAIL RANDERA,SULEMAN ISMAIL RANDERA,AIYUB ISMAIL RANDERA,MARIYAM ISMAIL RANDERA,HAJRA ISMAIL RANDERA,ZAIBUN ISMAIL RANDERA,ISUP IBRAHIM RANDERA,MOHAMMAD IBRAHIM RANDERA	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,GUJARAT INDUSTRIES POWER CO LTD	RULE SERVED,NANAVATI & CO.
43182	FA/13/2015	19/08/2016	SARABIBI IBRAHIM DAVJI MAYATJI,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,GUJARAT INDUSTRIES POWER CO LTD	GOVERNMENT PLEADER,NANAVATI & CO.
43183	FA/14/2015	19/08/2016	YUSUF IBRAHIM RANDERA,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,GUJARAT INDUSTRIES POWER CO LTD	RULE SERVED,NANAVATI & CO.
43184	FA/16/2015	30/03/2015	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	INDIRA ALIAS INDUBEN DINESHBHAI,HIREN DINESHBHAI VASAVA- MINOR,PRITI DINESHBHAI VASAVA-MINOR,THAKARBHAI JENTIBHAI PATANWADIA,CHANDRAKANT MAGANBHAI PATEL	
43185	FA/17/2015	30/03/2015	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	ISHVARLAL SOMABHAI VASAVA,THAKARBHAI JENTIBHAI PATANWADIA,CHANDRAKANT MAGANBHAI PATEL	
43186	FA/18/2015	23/02/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	JETABHAI MOGJIBHAI VASAIYA,SHANTABEN WD/O SURSINGBHAI JETABHAI VASAIYA,YOGITABEN SURSINGBHAI VASAIYA - MINOR,VAISHALIBEN SURSINGBHAI VASAIYA -MINOR,SNEHAL SURSINGBHAI VASAIYA- MINOR,SORAMBHAI SURSINGBHAI VASAIYA - MINOR,RAMANBHAI CHUNILAL TUVAR	DS AFF.NOT FILED (N),MR VIJAY N RAVAL
43187	FA/20/2015	07/04/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ALKABEN ATULKUMAR RAO,EKTA D/O ATULKUMAR RAO MINOR THRO' ALKABEN ATULKUMAR RAO,MAHENDRABHAI MOHANBHAI CHAUDHARY,VISHALBHAI MOHANBHAI CHAUDHARY	,MR.HIREN M MODI,ANISH P CHARI
43188	FA/22/2015	02/08/2017	ABHESINH NANJIBHAI LADKHADIYA,	MR JIGNESH L HAJARE	SHARDABEN ABHESINH LADKHADIYA,	MR PREMAL S RACHH
43189	FA/24/2015	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHADEVBHAI ARJANBHAI,	MR AV PRAJAPATI
43190	FA/25/2015	14/03/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MANUBHAI RAYMALBHAI,	RULE NOT RECD BACK,MR AV PRAJAPATI
43191	FA/26/2015	01/05/2018	KISHORBHAI CHATURBHAI GAJERA PATEL,	MR NIRAV C THAKKAR	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE
43192	FA/27/2015	06/01/2015	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	YOGESHKUMAR MANUBHAI PATEL,VISHAL PRAVINCHANDRA PATEL,KANCHANLAL CHANDULAL PATEL	
43193	FA/29/2015	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	VIKRAMBHAI BHAGABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL

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43194	FA/30/2015	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	CHAMPABEN HIRALAL PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
43195	FA/31/2015	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	BHAGABHAI NATHABHAI PRAJAPATI,KASHIBEN WDO BHAGABHAI PRAJAPATI,DEEPAKBHAI BHAGABHAI PRAJAPATI,RANJANBEN BHAGABHAI PRAJAPATI,GOKALBHAI BHAGABHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR YATIN SONI,MR HITESH B PATEL
43196	FA/32/2015	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	PUNJABHAI JENABHAI PRAJAPATI,RAIBEN PUNJABHAI PRAJAPATI,MANILAL PUNJABHAI PRAJAPATI,DAHYABHAI PUNJABHAI PRAJAPATI,RAMANBHAI PUNJABHAI PRAJAPATI,KASHIBEN PUNJABHAI PRAJAPATI,SURAJBEN PUNJABHAI PRAJAPATI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
43197	FA/33/2015	27/07/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	PRAJAPATI GANDABHAI ATMARAM,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
43198	FA/34/2015	03/07/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	HAROONBHAI S/O SAMSUDDIN AHMEDJI DEVDIWALA,	NANAVATY ADVOCATES
43199	FA/35/2015	03/07/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	HAROONBHAI S/O SAMSUDDIN AHMEDJI DEVDIWALA,	NANAVATY ADVOCATES
43200	FA/36/2015	03/07/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	HAROONBHAI S/O SAMSUDDIN AHMEDJI DEVDIWALA,	NANAVATY ADVOCATES
43201	FA/37/2015	03/07/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	HAROONBHAI S/O SAMSUDDIN AHMEDJI DEVDIWALA,	NANAVATY ADVOCATES
43202	FA/38/2015	03/07/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	HAROONBHAI S/O SAMSUDDIN AHMEDJI DEVDIWALA,	NANAVATY ADVOCATES
43203	FA/39/2015	03/07/2019	AHMEDABAD MUNCIPAL CORPORATION,	MS JIRGA D JHAVERI	HAROONBHAI S/O SAMSUDDIN AHMEDJI DEVDIWALA,	NANAVATY ADVOCATES
43204	FA/43/2015	10/10/2018	KAILASHBEN SURESHBHAI RATHAVA,	MR MTM HAKIM	SHAHAJI KRUSHNADEV PUNDE,VITHAL SADASHIV GAEKWAD,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,MR PALAK H THAKKAR
43205	FA/46/2015	04/08/2015	RAMBHIBEN KARNABHAI GHELIYA,RAJABHAI KARNABHAI GHELIYA,GOGANBHAI KARABHAI GHELIYA,SANTOKBEN KANTIBHAI GHELIYA	MR. HEMAL SHAH	SHAKTISINH PANDUBHAI ZALA,RELIANCE GENERAL INSURANCE CO. LTD,POPATHBHAI RAMABHAI MORI	RULE SERVED,MR VIBHUTI NANAVATI
43206	FA/48/2015	09/01/2015	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	PARESHBHAI CHAMPAKLAL SONI,ULKESHBHAI CHAMPAKBHAI SONI,CHARUDATT CHANDRAKANT DAVE	
43207	FA/49/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RABARI VARVABHAI JETHABHAI,	
43208	FA/50/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL DAHYABHAI RAMABHAI,	
43209	FA/51/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RABARI AMBARAM SARTANBHAI,	
43210	FA/52/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	THAKOR VARVAJI RAMAJI,	
43211	FA/53/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RABARI HARJIBHAI GOVABHAI,	
43212	FA/54/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RABARI GOVABHAI LILABHAI AND SAGARBHAI LILABHAI,	
43213	FA/55/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL CHUNILAL AMBALAL,	

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43214	FA/56/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GANGARAM KANJIBHAI,	
43215	FA/57/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL GOVINDBHAI BABALDAS,	
43216	FA/58/2015	22/01/2015	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI CHELABHAI KANJIBHAI,	
43217	FA/59/2015	21/04/2015	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SIKANDARMIYA USMANMIYA SUMRA,IMRAN GULAMMOHAMAD PATEL,SURESHBHAI ABHESINH ZALA,ABHAJI MANAJI ZALA,MADHUBEN ABHAJI ZALA	
43218	FA/60/2015	21/04/2015	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SIKANDARMIYA USMANMIYA SUMRA,IMRAN GULAMMOHAMAD PATEL,MAHENDRASINH JUVANSINH,NAYNABEN MAHENDRASINH PARMAR,VIKRAM MAHENDRASINH PARMAR- MINOR THRO' NAYNABEN MAHENDRASINH PARMAR,VIPUL MAHENDRASINGH PARMAR - MINOR THRO' NAYNABEN MAHENDRASINH PARMAR,JAVANJI BHOMAJI PARMAR,CHANDABEN JAVANJI PARMAR	
43219	FA/61/2015	26/10/2018	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	CHAUHAN VIKRAMSINH NARVATSINH,MANISHABEN VIKRAMSINH-MINOR,JIGNESH VIKRAMSINH- MINOR,BHAILALBHAI GORDHANBHAI VASAVA,ARJUNSINH BALUSINH SOLANKI	RULE SERVED
43220	FA/62/2015	26/10/2018	ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	CHAUHAN VIKRAMSINH NARVATSINH,BHALALBHAI GORDHANBHAI VASAVA,ARJUNSINH BALUSINH SOLANKI	RULE SERVED
43221	FA/64/2015	15/01/2015	UNION OF INDIA,	MS ARCHANA U AMIN	GANPATBHAI NARSHIBHAI PARMAR ALIAS VANKAR,LAXMIBEN GANPATBHAI PARMAR ALIAS VANKAR	
43222	FA/65/2015	22/07/2015	RAJVINDER KAUR DALVIRSING GIL,	MR JITENDRA H SINGH	DALVIRSING JAGPAL SINGH GIL,	MR GAJENDRA P BAGHEL
43223	FA/72/2015	11/02/2017	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KANARAM RATANLAL MALI,HANSABEN VAHARIABHAI VASAVA,DELETED.	,RULE UNSERVED,HCLS COMMITTEE,MS NEHA C SHUKLA
43224	FA/76/2015	20/01/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	JAYSHREEBEN RATILAL SUTHAR,DHULABHAI SOMABHAI SAGAR,PRARTHANABEN SOMABHAI SAGAR,CHITRANG SOMABHAI SAGAR	
43225	FA/77/2015	20/01/2015	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	PAPPUKUVAR WD-O HUKAMSINH GANPATSINH GOHIL,AJITSINH HUKAMSINH GOHIL,NISHAKAVAR HUKAMSINH GOHIL- MINOR THRO' PAPPUKUVAR WD-O HUKAMSINH GANPATSINH GOHIL,GUDIYAKAVAR HUKAMSINH GOHIL-MINOR THRO' PAPPUKUVAR WD-O HUKAMSINH GANPATSINH GOHIL,UGAMKUVAR GANPATSINH GOHIL,SUDHAN ROY BIRBAL ROY,INDRAJITSINH FATESINH GOHIL	,MR MTM HAKIM
43226	FA/79/2015	16/06/2017	MANUBHAI AMBALAL PATEL,	BHARGAV KARIA & ASSO	BALDEVBHAI SHIVABHAI PRAJAPATI,	JENIL M SHAH
43227	FA/81/2015	07/09/2015	NATIONAL INSURANCE CO LTD,	MR MEHUL SHARAD SHAH	KALPESHBHAI SHANKERBHAI PATEL,RAMISHVAR SARAVRAMSINGH,ABDUL REHMAN SAMIMULLA MALIK	,MR.HIREN M MODI
43228	FA/82/2015	23/07/2015	PRATAP SOMABHAI THAKORE,	MR ASIFKHAN I PATHAN	KIRIT KANAIYALAL SONI,	MR TARAK DAMANI
43229	FA/83/2015	25/07/2019	ANURADHA W/O SUNILKUMAR SHUKLA,SHIVANGI SUNILKUMAR SHUKLA	MS KRUTI J VORA	SUNILKUMAR ASHWINKUMAR SHUKLA,	NIMISHA J PAREKH

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43230	FA/84/2015	02/12/2015	VASUBEN WD/O RAMNIKLAL NEMCHAND SHAH,SHAH HAVALAL @ HASMUKHLAL SHIVLAL,DIPAKKUMAR HASMUKHLAL GUNJARIYA,HARESHBHAI HASMUKHLAL GUNJARIYA,SONALBEN D/O HASMUKHLAL @ HAVALAL SHIVLAL GUNJARIYA (SHAH) AND WIFE OF,MINABEN @ MINAXIBEN D/O HASMUKHLAL @ HAVALAL SHIVLAL GUNJARIYA (SHAH),TARUBEN @ TARULATABEN D/O HASMUKHLAL @ HAVALAL SHIVLAL GUNJARIYA (SHAH),HANSABEN D/O HASMUKHLAL @ HAVALAL SHIVLAL GUNJARIYA (SHAH)	MR HM PARIKH,MR RASESH H PARIKH	UTTAR GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE
43231	FA/118/2015	20/01/2015	RAKESHBHAI GIRISHBHAI BHATT,GIRISHBHAI CHAMPAKLAL BHATT	MR DIPAN DESAI	PRASHANTBHAI KISHORCHANDRA VYAS,MEENABEN PRASHANTBHAI VYAS,NARENDRAKUMAR KISHANLAL PANDYA	
43232	FA/119/2015	06/02/2015	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	MALTILATA KIRANKUMAR SWINE,MINOR MANORANJAN KIRANKUMAR SWINE,MINOR MANSMITA @ MIRA KIRANKUMAR SWINE,HEMLATA KRUSHCHANDRA SWINE,SANTOSHKUMAR RAJARAM SWARUPSHAH,CHATURBHAI MEVABHAI RAVAL,SUBHASH L SHARMA	
43233	FA/121/2015	04/05/2017	DINESH N RAWAL S/O NAVALSHANKAR RAVAL,	HCLS COMMITTEE,MR P B KHAMBHOLJA	SHREE GUJARAT FISHERIES CENTRAL COOPERATIVE ASSOCIATION LIMITED,	MRS YOGINI V PARIKH
43234	FA/123/2015	16/02/2015	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	KALIBEN WD/O KALJIBHAI DAMOR,NITABEN D/O KALJIBHAI DAMOR,NILESHKUMAR KALJIBHAI DAMOR,SHAILESHBHAI KALJIBHAI DAMOR,NARESHBHAI KALJIBHAI DAMOR,SAVITABEN WD/O KALJIBHAI DAMOR,ALKESHSHBHAI KALJIBHAI DAMOR,MINESHBHAI KALJIBHAI DAMOR,JAGRUTIBEN KALJIBHAI DAMOR,KALIBEN WD/O GOVINDBHAI DAMOR,MANGALBHAI UDABHAI KATARA	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N),MR MTM HAKIM
43235	FA/124/2015	20/01/2015	RUPABHAI VALABHAI RATHVA,KAMALABEN RUPABHAI RATHVA,MAMTABEN RUPABHAI RATHVA,PARULBEN RUPABHAI RATHVA	MR MTM HAKIM	MAHENDRAKUMAR BACHUBHAI CHAUHAN,UNITED INDIA INSURANCE COMPANY LIMITED.	
43236	FA/128/2015	11/02/2016	NINABEN DILIPBHAI PADSHAH (PATEL),	MR BHARAT B SHAH	COMMISSIONER OF POLICE,NATIONAL INSURANCE COMPANY LTD.,NIKUNJ JAYESHBHAI MAKWANA	GOVERNMENT PLEADER,RULE SERVED,MR PALAK H THAKKAR
43237	FA/129/2015	21/01/2015	RAMUBEN BABU @ KANTI MAHIDA,	MS. JR ACHARYA	ANILBHAI KAKU BADIYANI,AMRUTLAL D CHANDERIYA,ORIENTAL INSURANCE CO LTD,ANISH DHANJIBHAI PARMAR	
43238	FA/131/2015	01/10/2018	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MS RV ACHARYA	PRAFULKUMAR POPATLAL THAKKAR,MAYUR PRAFULKUMAR THAKKAR,PIYUSH PRAFULKUMAR THAKKAR,ASHISHBHAI PRAFULBHAI THAKKAR,BHARTIBEN PRAFULKUMAR THAKKAR	RULE NOT RECD BACK,RULE SERVED,MR TUSHAR L SHETH
43239	FA/132/2015	16/07/2018	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	RAISINGBHAI SHANABHAI PARMAR,VIMLABEN RAISINGBHAI PARMAR (DELETED),ARVINDBHAI RAISINGBHAI PARMAR,RAMESHBHAI RAISINGBHAI PARMAR,LALJIBHAI RAISINGBHAI PARMAR,AJITBHAI ATABHAI CHAUHAN,MUKESHBHAI J BARAD	,NOTICE SERVED,NOTICE UNSERVED
43240	FA/135/2015	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	PATEL NATUBHAI KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
43241	FA/136/2015	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	PATEL DAHYABHAI SHANKARDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
43242	FA/137/2015	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	DABHI DIPSINH BHIKHAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED

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43243	FA/139/2015	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SOLANKI SURESHBHAI RANCHHODBHAI,BHARVAD RANABHAI LIMBABHAI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,SANDIPBHAI BHIKHUBHAI CHOTALA,DINESHBHAI DHULABHAI PRAJAPATI,PRAJAPATI DHULABHAI KHODIDAS,PRAJAPATI GOMTIBEN DHULABHAI	,RULE SERVED,MS VIDHI J BHATT
43244	FA/141/2015	28/09/2015	DAXABEN W/O SANJAYBHAI RAYANG GOHIL,ASMITABEN SANJAYBHAI GOHIL MINOR THRO' DAXABEN W/O SANJAYBHAI GOHIL,DIYABEN SANJAYBHAI GOHIL MINOR THRO' DAXABEN W/O SANJAYBHAI GOHIL	MR GAURAV CHUDASAMA	JAGMALBHAI KARSHANBHAI GOHIL,LAXMANBHAI KARSHANBHAI GOHIL,SURSUNGBHAI KARSHANBHAI GOHIL,HASMUKHBHAI RAYSANGBHAI GOHIL,AMBABEN RAYSANGBHAI GOHIL,BAJUBEN W/O THAKORBHAI KARSANBHAI GOHIL,BHARTIBEN THAKORBHAI GOHIL,VINODBHAI THAKORBHAI GOHIL,HARESHBHAI THAKORBHAI GOHIL	MR JINESH H KAPADIA
43245	FA/150/2015	26/07/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATKUMAR KESHAVLAL,PATEL SUNILKUMAR KESHAVLAL	RULE SERVED
43246	FA/151/2015	26/07/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JASHUBHAI CHHAGANBHAI,	MR SK PATEL
43247	FA/152/2015	26/07/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAMJIBHAI KANJIBHAI,	RULE SERVED
43248	FA/153/2015	26/07/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI SOMABHAI,PATEL NATVARBHAI SOMABHAI,PATEL RAMESHBHAI SOMABHAI,PATEL KASHIBEN NATHABHAI,PATEL BHARATBHAI KESHAVLAL,PATEL VIKRAMBHAI KESHAVLAL,PATEL SANABHAI DHULABHAI,PATEL RATIBHAI PREMJIBHAI,PATEL JAYANTIBHAI GOKLABHAI,PATEL ISHWARBHAI GOKALBHAI,PATEL AMBALAL GOKALBHAI,PATEL CHANDUBHAI NATHABHAI,PATEL ANILBHAI JASHUBHAI,PATEL HITESHBHAI JASHUBHAI,PATEL CHANDUBHAI LAKSHMANBHAI,PATEL BABUBHAI HIRABHAI,PATEL PARSHOTTAMBHAI HIRABHAI,PATEL DILIPBHAI HIRABHAI,PATEL BHARATBHAI HIRABHAI,PATEL BHAILALBHAI BHIKHABHAI,PATEL ARVINDBHAI BHIKHABHAI,PATEL NARENDRABHAI BABARBHAI,PATEL DURGESHBHAI ASHOKBHAI,PATEL MAYURBHAI ASHOKBHAI,PATEL KANJIBHAI DHANJIBHAI,PATEL SAMJIBHAI KANJIBHAI,PATEL DAHYABHAI PREMJIBHAI,PATEL KANTIBAHI LADHDHABHAI,PATEL RAKESHBHAI SURENDRABHAI,PATEL PRAKASHBHAI RANCHHODBHAI,PATEL CHHAGANBHAI DHULABHAI,PATEL GHAMSHYAMBHAI DAHYABHAI,PATEL GOPALBHAI HARMANBHAI,PATEL KALAPEN HARMANBHAI	RULE SERVED
43249	FA/155/2015	29/01/2015	SAROJBEN WD/O DILIPBHAI GEBUBHAI PADVI,MANISHABEN DILIPBHAI PADVI,VIPULKUMAR DILIPBHAI PADVI MINOR THRO' SAROJBEN WD/O DILIPBHAI GEBUBHAI PADVI,KAVITABEN DILIPBHAI PADVI MINOR THRO' SAROJBEN WD/O DILIPBHAI GEBUBHAI PADVI	MR.HIREN M MODI	MOHHAMED HUSSAIN @ SHAHRUKH AADAMBHAI VOHRA,AAMIRBHAI YUSUFBHAI SONGADHIA,NATIONAL INSURANCE COMPANY LIMITED	DS AFF.NOT FILED (N),RULE UNSERVED,MR VIBHUTI NANAVATI
43250	FA/156/2015	27/01/2015	CHIRAGIBEN CHHTRAPALBHAI DAXINI,SHASHANGBHAI CHHTRAPALBHAI DAXINI	MR DHARMESH V SHAH,MS. STUTI Y JANI	FAZALMOHMAD SAMIRMIYA SHAIKH,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	MR HS MUNSHAW
43251	FA/157/2015	27/01/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GOVINDBHAI DINABHAI VANZARA,GURUPRASAD MOHANBHAI VANZARA,BHIKHABHAI LAXMANBHAI VANZARA,REKHABEN WD/O BHIKHABHAI LAXMANBHAI VANZARA,BHARTIBEN BHIKHABHAI VANZARA,SIMRAN BHIKHABHAI VANZARA,SONALI BHIKHABHAI VANZARA,SANDIP BHIKHABHAI VANZARA,TWINKLE BHIKHABHAI VANZARA	

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43252	FA/158/2015	28/01/2015	RAMESHBHAI MANGALDAS SHAH,	MR VIBHUTI NANAVATI	ARUNBHAI MANGALDAS SHAH,ARUNABEN ARUNBHAI SHAH,HETALBHAI ARUNBHAI SHAH,KUNJALBEN D/O ARUNBHAI SHAH,PANKAJKUMAR MANGALDAS SHAH,KIRITKUMAR MANGALDAS SHAH	,MR MRUGEN K PUROHIT,MR VILAV K BHATIA
43253	FA/160/2015	04/02/2015	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	MANJULABEN VALABHAI VALMIKI,BHANGI (VALMIKI) KALABHAI NATHABHAI,SHANTABEN KALABHAI BHANGI (VALMIKI),ARVINDBHAI ARMANBHAI,DIRECTOR GENERAL AND INSPECTOR	,MR V B MALIK
43254	FA/161/2015	22/04/2015	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIPINKUMAR BRIJMOHAN,RAKHI GIRISHKUMAR SINGH,OMKUMAR GIRISHKUMAR SINGH MINOR THRO' RAKHI GIRISHKUMAR SINGH,AKHTAR HUSEIN HARUN (PATHAN)	,DS AFF.NOT FILED (N),MR ISHAN MIHIR PATEL
43255	FA/162/2015	11/03/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	DAHYABHAI DUDABHAI SODARAVA,SOMIBEN DAHYABHAI SONDARAVA,THAKARSHIBHAI DAHYABHAI SONDARAVA,HAIDERALI ISMILE UDIYA	
43256	FA/163/2015	25/02/2015	ARVINDBHAI BAPUBHAI DESAI,BHANUBEN ARVINDBHAI DESAI	MR SANDIP C SHAH	GOPALLAL FULCHANDJI MINA,MAHENDRAKUMAR CHATURBHAI,UNITED INDIA INSURANCE COMPANY LIMITED,NIPABEN WD/O DHARMESHBHAI A DESAI	
43257	FA/169/2015	05/02/2015	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SARDARBHAI CHHAGANBHAI PARMAR,LAXANSINH BACHUBHAI CHAUHAN,DALABHAI SANABHAI KOCHRA,RAMILABEN DALABHAI KOCHRA,MANISHABEN DALABHAI KOCHRA,DURGABEN DALABHAI KOCHRA MINOR THRO' RAMILABEN DALABHAI KOCHRA,MUKESHKUMAR DALABHAI KOCHRA MINOR THRO' RAMILABEN DALABHAI KOCHRA	
43258	FA/170/2015	18/02/2015	KIRITBHAI AMRYTLAL AGRAVAT,	MR MB PARIKH	MINAKUMARI NARAHARIPRASAD PANDYA,	MR. MN MARFATIA
43259	FA/171/2015	25/03/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	NISARG DHANSUKHBHAI TANDEL,MADHAV ANILBHAI TANDEL,JAGDISHBHAI BHANABHAI TANDEL,ASHABEN WD/O JAGDISHBHAI TANDEL,NEHALKUMAR JAGDISHBHAI TANDEL,SEJALKUMAR JAGDISHBHAI TANDEL,BHANABHAI RATNABHAI TANDEL	
43260	FA/178/2015	30/01/2015	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	DEEPAKBHAI BACHUBHAI RATHOD,SOMA DEEPAKBHAI RATHOD,KASIM AHMAD PATEL	
43261	FA/180/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISABHAI SHANKARDAS,	UNSERVED EXPIRED (R)
43262	FA/181/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MANAJI MAGANJI- LEGAL HEIR OF MAGANJI,	RULE SERVED
43263	FA/184/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJIBEN BECHARBHAI,JIBABEN BECHARBHAI,KADVIBEN BECHARBHAI,LADUBEN BECHARBHAI,VIRUBEN BECHARBHAI,LAKHAMANBHAI BECHARBHAI,BALUBEN BECHARBHAI	,MR NITIN M AMIN
43264	FA/185/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBHAI DANSANGBHAI,	MR NITIN M AMIN
43265	FA/186/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ROOPSANGBHAI DANSANGBHAI,	MR NITIN M AMIN
43266	FA/187/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANGBHAI KANABHAI,DEEPSANGBHAI KANABHAI	MR NITIN M AMIN
43267	FA/188/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI NARANBHAI,DHOLIBEN NARANBHAI,LADUBEN NARANBHAI	MR NITIN M AMIN
43268	FA/189/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAGVANBHAI RAMSANGBHAI,	MR NITIN M AMIN
43269	FA/190/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JILUBHAI BHIMABHAI,	MR NITIN M AMIN

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43270	FA/191/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHOLIBEN JILUBHAI,	MR NITIN M AMIN
43271	FA/192/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANBEN JESABHAI,	MR NITIN M AMIN
43272	FA/193/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KUVARBEN AGARSANG,	MR NITIN M AMIN
43273	FA/194/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AGARSANG RAJABHAI,JESABHAI RAJABHAI	MR NITIN M AMIN
43274	FA/195/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LABHUBEN NARSANG,	MR NITIN M AMIN
43275	FA/196/2015	15/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AGARSANG RAJABHAI,JESABHAI RAJABHAI,NARSANG RAJABHAI	MR NITIN M AMIN
43276	FA/204/2015	28/07/2015	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SUKABEN WD/O MANUBHAI TAJSINGBHAI MAVI,SUNILKUMAR MANUBHAI MAVI MINOR THRO' SUKABEN WD/O MANUBHAI TAJSINGBHAI MAVI,LIESKUMAR MANUBHAI MAVI MINOR THRO' SUKABEN WD/O MANUBHAI TAJSINGBHAI MAVI,TAJSINGBHAI BHAVABHAI MAVI,JANGIBEN TAJSINGBHAI MAVI,NATVARBHAI KADVABHAI GARI,SUSHILKUMAR HASTIMAL KARNAVAT	RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
43277	FA/205/2015	08/05/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DINESHBHAI ISHWARBHAI TADVI,HEIRS OF DECD. PRAVINBHAI RAMESHBHAI TADVI,GITABEN PRAVINBHAI TADVI,MINOR PINKALBEN PRAVINBHAI TADVI,MINOR KRISHNAKUMAR PRAVINBHAI TADVI,RAMESHBHAI MAGANBHAI TADVI,AMBABEN RAMESHBHAI TADVI	
43278	FA/208/2015	30/04/2015	KANTIBHAI MANJIBHAI PATEL,KAMLABEN MANJIBHAI PATEL	MR.HIREN M MODI	ANUPBHAI VAJABHAI MALIVAD,MAHENDRA BHIKHABHAI BHOI,UNITED INDIA ASSURANCE CO LTD,MULABHAI BHATHUBHAI PATEL,RUPSINGBHAI SAVABHAI PATEL,AMARSINGBHAI RUPSINGBHAI PATEL	
43279	FA/209/2015	28/01/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AGARSANG BHIKHABHAI,JIKUBEN W/O AGARSANG BHIKHABHAI,JUVANSANG S/O AGARSANG BHIKHABHAI,MANJUBEN D/O AGARSANG BHIKHABHAI,GHANSHYAMBHAI S/O AGARSANG BHIKHABHAI,BHUPATBHAI S/O AGARSANG BHIKHABHAI	,MR NITIN M AMIN
43280	FA/210/2015	28/01/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHUDABHAI TEJABHAI,KHIMIBEN WD/O GHUDABHAI TEJABHAI,GOVRIBEN D/O GHUDABHAI TEJABHAI,DUTHIBEN D/O GHUDABHAI TEJABHAI,CHHITHERBHAI S/O GHUDABHAI TEJABHAI,DAYABEN D/O GHUDABHAI TEJABHAI,HANSABEN D/O GHUDABHAI TEJABHAI,JIVABHAI S/O GHUDABHAI TEJABHAI,INDUBEN D/O GHUDABHAI TEJABHAI	,MR NITIN M AMIN
43281	FA/212/2015	27/07/2015	EXECUTIVE ENGINEER AND DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	PRAJAPATI VARVABHAI SHANKARBHAI,PRAJAPATI MANIBHAI RAMABHAI,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
43282	FA/213/2015	27/07/2015	EXECUTIVE ENGINEER AND DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	KANANJI RAIJIJI,BHAWANJI PRATAPJI,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
43283	FA/214/2015	22/03/2016	HADUBHAI KARSHANBHAI RATHOD,	MR DEEP D VYAS	DINESHBHAI SAMATBHAI MAKWANA,UNITED INDIA INSURANCE CO LTD	,MR RATHIN P RAVAL
43284	FA/216/2015	14/12/2015	DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	BHIKHABHAI NARANBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL

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43285	FA/217/2015	14/12/2015	EXECUTIVE ENGINEER DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	DHULABAHI VITHALBHAI PATEL,KANTIBHAI VITHALBHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
43286	FA/218/2015	14/12/2015	EXECUTIVE ENGINEER DEPUTY GENERAL MANAGER,	MR RITURAJ M MEENA	RAJVIBHAI PRANBHAI PATEL,STATE OF GUJARAT	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
43287	FA/219/2015	19/03/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANKHABHAI SHANKARBHAI RABARI,MANIBEN WD/O SANKHABHAI SHANKARBHAI RABARI(EXPIRED),MAFABHAI S/O SANKHABHAI SHANKARBHAI RABARI,DALABHAI S/O SANKHABHAI SHANKARBHAI,GANDABHAI SHANKARBHAI RABARI,DEVBEN WD/O GANDABHAI SHANKARBHAI RABARI,BHNUBEN D/O GANDABHAI SHANKARBHAI RABARI,RAJUBHAI S/O GANDABHAI SHANKARBHAI RABARI,JANIBEN D/O GANDABHAI SHANKARBHAI RABARI,POPATBHAI S/O GANDABHAI SHANKARBHAI RABARI,LABHUBHAI S/O GANDABHAI SHANKARBHAI RABARI	,DECEASED LITIGANT,MR KM SHETH
43288	FA/220/2015	19/03/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABAJI MOHANJI VAGHARI,SHANTABEN BABAJI VAGHARI,KHODABHAI BABAJI VAGHARI,MAYURBHAI BABAJI VAGHARI,RAMANBHAI BABAJI VAGHARI,.,MANUBHAI BABAJI VAGHARI,LAKHABHAI BABAJI VAGHARI,BHIKHIBEN BABAJI VAGHARI,RAJIBEN BABAJI VAGHARI,MANJULABEN WD/O CHANDUBHAI BABAJI VAGHARI,BHARATBHAI CHANDUBHAI VAGHARI,CHAKABEN CHANDUBHAI VAGHARI,SHYAMBHAI CHANDUBHAI VAGHARI,SHAILESHBHAI CHANDUBHAI VAGHARI	,MR KM SHETH
43289	FA/221/2015	19/03/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VADILAL KALABHAI VAGHARI,	MR KM SHETH
43290	FA/222/2015	19/03/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ALLAHRAKHA AMIRBHAI MALEK,	MR KM SHETH
43291	FA/223/2015	19/03/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABEN WD/O SOMABHAI NAYI,AMRUTBHAI SOMABHAI NAYI,SAVITABEN AMRUTBHAI NAYI,CHANDRIKABEN AMRUTBHAI,SHITALBEN AMRUTBHAI NAYI,PARULBEN AMRUTBHAI NAYI,MAHENDRABHAI AMRUTBHAI NAYI,AMRUTBHAI SOMABHAI NAYI,BALDEVBHAI SOMABHAI NAYI,DASHRATHBHAI SOMABHAI NAYI,RATILAL SOMABHAI NAYI	,MR KM SHETH
43292	FA/224/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANDABHAI GOVINDBHAI NAYI,	MR KM SHETH
43293	FA/225/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN @ SANTOKBEN WD/O KACHRABHAI NAYI,KAILASHBEN LALBHAI NAYI,MEENABEN LALBHAI NAYI,SHILPABEN LALBHAI NAYI,BHAVNABEN LALBHAI NAYI THRO'POA JIGNESHKUMAR PUNJABHAI NAYI,RAMESHBHAI LALBHAI NAYI,REKHABEN LALBHAI NAYI	,MR KM SHETH
43294	FA/226/2015	19/03/2019	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAJIBEN BABAJI,PASHIBEN BABAJI,NAGARJI BABAJI,SOMAJI BABAJI,RAIBEN SOMAJI,KANUJI SOMAJI,BUDHAJI SOMAJI,SHAILESHJI SOMAJI,AJMALJI SOMAJI,LAXMIBEN SOMAJI	,MR KM SHETH
43295	FA/227/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUJI THAKORE AS LEGAL HEIR OF ATMARAMJI MAFATJI THAKORE,	MR KM SHETH
43296	FA/229/2015	13/07/2019	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	MUKESH DAYALJI THACKKER,NILESH DAYALJI THACKKER,HIREN MADHUSUDAN THACKKER	RULE SERVED,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43297	FA/236/2015	30/06/2016	KIRTIDAN K GADHVI,	MR NIKHIL S VYAS	PRABHUDAS LILLADHAR PVT LTD,	MR ADITYA B MEHTA
43298	FA/238/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GAJABHAI SOMABHAI THAKOR,RABARI SHANKARBHAI MELABHAI,KALUBHAI SONDHABHAI RABARI,RAMJIBHAI PRABHUBHAI THAKOR	RULE SERVED,MR Y J PATEL
43299	FA/239/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJUBBHAI POLABHAI,RABARI SHANKARBHAI MELABHAI,KALUBHAI SONDHABHAI RABARI,RAMJIBHAI PRABHUBHAI THAKOR	RULE SERVED
43300	FA/240/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HITESHBHAI GAJABHAI THAKOR,RABARI SHANKARBHAI MELABHAI,KALUBHAI SONDHABHAI RABARI,RAMJIBHAI PRABHUBHAI THAKOR	RULE SERVED
43301	FA/244/2015	12/12/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER- (IRRIGATION)	GOVERNMENT PLEADER	LABHSHANKAR MAHIDHARBHAI,	RULE SERVED
43302	FA/245/2015	12/12/2015	STATE OF GUJARAT,EXECUTIVE ENGINEER- (IRRIGATION)	GOVERNMENT PLEADER	SANJAYKUMAR GIRDHARLAL,PRAVINA GIRDHARLAL,DAKSHA GIRDHARLAL,DILIP GIRDHARLAL	(MR AJ SHASTRI)
43303	FA/246/2015	17/02/2016	NIKHILKUMAR ARVINDBHAI PATEL,	MR KUNJAL D PANDYA	NIPABEN NIKHILKUMAR PATEL,	(MR FB BRAHMBHATT)
43304	FA/265/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PAGI SANAJI BABAJI - DELETED AS PER COURT ORDER DT 9/9/16,PAGI KANTIJI BABAJI,PATEL MOHANJI MAGANJI (EXP ON 06/10/91),PAGI BHURIBEN(DECEASED) W/O. MOHANJI,PAGI SHAKRAJI (DECEASED) S/O. MOHANJI,PAGI RAJIBEN SHAKRAJI (DAUGHTER IN LAW),PAGI PUNAJI SHAKRAJI,PAGI PRATAPBHAI SHAKRAJI,PAGI BABUBEN SHAKRAJI,PAGI MADHIBEN SHAKRAJI,PATEL BABIBEN KANAJI	,DELETED,RULE NOT RECD BACK,MR SK PATEL
43305	FA/266/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JETHABHAI RAJABHAI SINCE DECEASED,PATEL MANGUBEN W/O. JETHABHAI,GITABEN D/0. JETHABHAI,RASIKBHAI S/O. JETHABHAI,PATEL CHHAGANBHAI RAJABHAI SINCE DECEASED,PATEL MANIBEN W/O. CHHAGANBHAI,PATEL KANTIBHAI S/O. CHHAGANBHAI,PATEL NARSHIBHAI S/O. CHHAGANBHAI,PATEL KAMLABEN D/O. CHHAGANBHAI	,RULE NOT RECD BACK
43306	FA/267/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL CHIMANBHAI GOVINDBHAI,	MR SK PATEL
43307	FA/268/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHARATBHAI PREMJIBHAI,	MR SK PATEL
43308	FA/269/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL BHARATBHAI PREMJIBHAI,PATEL DEVJIBHAI BHANJIBHAI,PATEL VALIBEN (DECEASED) W/O. DEVJIBHAI BHANJIBHAI,PATEL NARANBHAI S/O. DEVJIBHAI BHANJIBHAI,PATEL NANJIBHAI DEVJIBHAI BHANJIBHAI,PATEL DHANSHUKHBHAI S/O. DEVJIBHAI BHANJIBHAI,PATEL VADILAL S/O. DEVJIBHAI BHANJIBHAI,PATEL PRAVINBHAI S/O. DEVJIBHAI BHANJIBHAI,PATEL MAGAN KANJI	,RULE NOT RECD BACK,RULE SERVED,MR SK PATEL
43309	FA/270/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL JETHABHAI RAJABHAI, EXP ON 4/10/12,PATEL MANGUBEN W/O JETHABHAI,GITABEN D/O JETHABHAI,RASIKBHAI S/O JETHABHAI,PATEL KANTIBHAI CHAAGANBHAI,PATEL BALVANTBHAI NARSINHBHAI,PATEL KIRANBHAI NARSINHBHAI	,RULE SERVED,UNSERVED EXPIRED (R)
43310	FA/271/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL MAHENDRABHAI GOVINDBHAI,	MR SK PATEL
43311	FA/272/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL DHANSUKHBHAI DEVJIBHAI,PATEL NARSINHBHAI MAVJIBHAI,PATEL NIRMANABEN W/O NARSINHBHAI,RITABEN D/O NARSINHBHAI,PATEL BALVANTBHAI S/O NARSINHBHAI,PATEL KIRAN KUMAR S/O NARSINHBHAI	,UNSERVED EXPIRED (R),MR SK PATEL

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43312	FA/273/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL NIRMALABEN NARSINHBHAI,	MR SK PATEL
43313	FA/274/2015	10/01/2017	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	BALVANTBHAI NARSINHBHAI,PATEL KIRANBHAI NARSINHBHAI	MR SK PATEL
43314	FA/275/2015	18/07/2016	PATEL KISHORBHAI KANTIBHAI,PATEL DINESHKUMAR KANTIBHAI	MR. ABHISHEK A JOSHI	JAGDISHBHAI VALJIBHAI PATEL,IFFCO TOKIYO GENERAL INSURANCE COMPANY	RULE SERVED,MS LILU K BHAYA
43315	FA/276/2015	18/07/2016	PATEL KISHORBHAI KANTIBHAI,PATEL DINESHKUMAR KANTIBHAI	MR. ABHISHEK A JOSHI	JAGDISHBHAI VALJIBHAI PATEL,IFFCO TOKIYO GENERAL INSURANCE COMPANY	RULE SERVED,MS LILU K BHAYA
43316	FA/278/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI KASHIRAMBHAI,	MR AV PRAJAPATI
43317	FA/279/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI JOYITABHAI,	MR AV PRAJAPATI
43318	FA/280/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VITHABHAI HIRABHAI,	MR AV PRAJAPATI
43319	FA/281/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAAHYABHAI SHIVABHAI,PATEL JAYANTIBHAI SHIVABHAI	MR AV PRAJAPATI
43320	FA/282/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KASHIBHAI HIRABHAI,	MR AV PRAJAPATI
43321	FA/283/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI KHODABHAI MADHABHAI,	MR AV PRAJAPATI
43322	FA/284/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBEN MANGAABHAI,	MR AV PRAJAPATI
43323	FA/285/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHESHBHAI VITHALBHAI,	MR AV PRAJAPATI
43324	FA/286/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI UMEDBHAI,	
43325	FA/287/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMBARAMBHAI TRIBHOVANBHAI ADMINISTRATION OF,	MR AV PRAJAPATI
43326	FA/288/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI AMICHANDBHAI,PATEL BABUBEN SHIVABHAI,PATEL HERSHADBHAI SHIVABHAI,PATEL BHAGVANBHAI PRABHUDAS,HEIRS OF DECEASED PATEL CHATURBHAI AMICHANDBHAI,PATEL SANTOKBEN CHATURBHAI,PATEL CHIMANBHAI CHATURBHAI	,MR AV PRAJAPATI
43327	FA/289/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABAABHAI HIRABHAI,	MR AV PRAJAPATI
43328	FA/290/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABAABHAI AMTHABHAI,	
43329	FA/291/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANJIBHAI HIRABHAI,	
43330	FA/292/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI AMTHABHAI,	
43331	FA/293/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI MULCHANDBHAI,	
43332	FA/294/2015	11/06/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER		PATEL MAGANBHAI HARGOVANBHAI,	
43333	FA/295/2015	28/09/2015	RAMNIKBHAI MAVJIBHAI PATEL,	MR MEHUL S SHAH,JENIL M SHAH	AKBARSHAH BHIKHUSHA DIWAN,NEW INDIA INSURANCE CO	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
43334	FA/296/2015	28/09/2015	MUKTABEN RAMNIKBHAI PATEL,	MR MEHUL S SHAH,JENIL M SHAH	AKBARSHAH BHIKHUSHA DIWAN,NEW INDIA INSURANCE CO	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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43335	FA/297/2015	30/03/2015	SPECIAL LAND ACQUISITION OFFICER, UNIT NO.1,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	IBRAHIMBHAI AKBARBHAI,	
43336	FA/298/2015	30/03/2015	SPECIAL LAND ACQUISITION OFFICER, UNIT NO.1,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAHIBEN WD/O SOMABHAI BUDHABHAI,	MR KM SHETH
43337	FA/299/2015	16/02/2017	SWAPNIL NAVINCHANDRA MANVAR,	MR VN BHAMARE,MR VIVEK V BHAMARE	KAJALBEN SWAPNIL MANVAR,	MR PRATIK Y JASANI
43338	FA/300/2015	16/02/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VINABEN BHARATBHAI SHAH,MANSI BHARATBHAI SHAH,KINJAL BHARATBHAI SHAH,MINOR MEET BHARATBHAI SHAH,ARIFBHAI AHEDAMBHAI VORA	,(MR MAULIK J SHELAT)
43339	FA/301/2015	23/02/2015	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	PRAKASHBHAI UKABHAI PARMAR,DAHYABHAI D MAKWANA,CHAMPABEN MAGANBHAI SOLANKI,MAGANBHAI RUPABHAI SOLANKI	
43340	FA/307/2015	15/06/2015	THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	LILAVANTIBEN PRABHASHANKAR,KIRANBEN PRABHASHANKAR,VEDIKABEN PRABHASHANKAR,SARYUBEN PRABHASHANKAR,JAGDISHBHAI PRABHASHANKAR,KIRTIBEN PRABHASHANKAR,GAURISHANKAR NARANBHAI,AMRUTLAL NARANBHAI	
43341	FA/322/2015	31/07/2015	DAMYANTIBEN VITHALDAS JOBANPUTRA,BHARTIBEN VITHALDAS JOBANPUTRA,GITABEN VITHALDAS JOBANPUTRA,VITHALDAS CHAMPSIBHAI JOBANPUTRA	MR MTM HAKIM	MEGHRAJ MULJI CHARAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS VASAVDATTA BHATT
43342	FA/324/2015	20/03/2015	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	KANTABEN BHATUBHAI CHAUDHARY,RAYUBHAI BHATUBHAI CHAUDHARY,MAHESHBHAI BHATUBHAI CHAUDHARY,SATISHBHAI BHATUBHAI CHAUDHARY,DIPAKBHAI BHATUBHAI CHAUDHARY,CHIMNUBEN BENDUBHAI CHAUDHARY,HARSHADBHAI GULABBHAI PATEL,JAYANTILAL GOVINDJI PATEL	
43343	FA/327/2015	07/04/2015	SHILPABEN BHAVESHBHAI DOBARIYA,	MR SAMIR B GOHIL,MR R D CHAUHAN	AMITBHAI KANJIBHAI SAKHIYA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
43344	FA/328/2015	01/07/2016	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	AMARSINH NARSINH BHAMAT,JAYANTIBHAI SUFRABHAI PADARIA,NARSING VECHATBHAI PANDOR,MANIBEN WD/O NARSINGBHAI PANDOR,KALIBEN WD/O NANJIBHAI,JANTABEN WD/O NANJIBHAI DALSUKHBHAI BHURIA,KALPESH NANJIBHAI BHURIA,DALPAT NANJIBHAI BHURIA MINOR THRO' KALIBEN WD/O NANJIBHAI DALSUKHBHAI BHURIA,GANPAT NANJIBHAI BHURIA MINOR THRO' KALIBEN WD/O NANJIBHAI DALSUKHBHAI BHURIA,VANITABEN NANJIBHAI BHURIA MINOR THRO' KALIBEN WD/O NANJIBHAI DALSUKHBHAI BHURIA,SARLABEN NANJIBHAI BHURIA MINOR THRO' KALIBEN WD/O NANJIBHAI DALSUKHBHAI BHURIA	,RULE SERVED,MR MEHUL S SHAH,MR MA KHARADI,UMARFARUK M KHARADI
43345	FA/331/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (NARMADA PROJECT)	GOVERNMENT PLEADER	AMBALAL GORDHANBHAI PANCHAL,	RULE SERVED
43346	FA/332/2015	12/03/2019	LILABEN W/0F RAJESHBHAI CHAUHAN,	MR Y J PATEL	RAJESHBHAI DHANABHAI CHAUHAN,	MR GAURAV K MEHTA
43347	FA/333/2015	23/02/2015	ASHARAM MOHANSINH CHAUHAN,BHAGMATIDEVI ASHARAMSINH CHAUHAN	(MR PARESH M DARJI)	AMARSING SARDARSING KHAT,AMBICA ENTERPRISE,CHOLAMANDALAM M S GENERAL INSURANCE COMPANY LIMITED	,MR VIBHUTI NANAVATI

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43348	FA/337/2015	08/07/2015	HARESHBHAI RAGHAVBHAI JADAV,	(MR. G. J. CHUNVALIA),MS DIPTI J MAKWANA,JYOTI G CHUNVALIYA,JIGAR G CHUNVALIA	LILAVATIBEN W/O HARESHBHAI JADAV AND D/O PITHABHAI GANDABHAI CHAVDA,	RULE SERVED
43349	FA/338/2015	20/04/2015	NEW INIDA ASSURANCE CO LTD,	MR AJAY R MEHTA	KAMLABEN KIRITKUMAR THACKER,DIPAK KIRITKUMAR THACKER,KALPESH KIRITBHAI THACKER,BHUJ MUNICIPALITY	
43350	FA/339/2015	19/03/2015	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	MADHUBEN SHARDULBHAI BHARWAD,JAYSHREEBEN SHARDULBHAI BHARWAD,ASHISH SHARDULBHAI BHARWAD,HARSHIDABEN SHARDULBHAI BHARWAD,KOMALBEN SHARDULBHAI BHARWAD,JAKUBEN KARMANBHAI BHARWAD,KARMANBHAI BHARWAD,RAHUKHAN JARAFKHAN	
43351	FA/340/2015	19/03/2015	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	JABUBEN NARANBHAI BHARWAD,SHRIRAM NARANBHAI BHARWAD MINOR THRO' JABUBEN NARANBHAI BHARWAD,RATANBEN RAJABHAI BHARWAD,RAJUKHAN JARAFKHAN,MADHUBEN SHARDULBHAI BHARWAD,ASHISHBHAI SHARDULBHAI BHARWAD	
43352	FA/344/2015	07/08/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MARVADI ISMAIL ALIBHAI,RAFIQ ISHAKBHAI BAMBAVALA,KIRAN VASUBHAI PADVI,MINAXIBEN WD/O AMARSING ROTUBHAI PADVI,VIVEK AMARSING PADVI,NAMRATABEN AMARSING PADVI,KACHORIBEN RATUBHAI PADVI	RULE SERVED,MR MTM HAKIM
43353	FA/345/2015	03/07/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	AKBARBHAI PIRABHAI UMTIYA,KANKUBEN RAMJIBHAI PARMAR,JASHODABEN HARESHKUMAR PARMAR,PRITIBEN HARESHKUMAR PARMAR,SHWETABEN HARESHKUMAR PARMAR,AJAYKUMAR HARESHBHAI PARMAR,JAYKUMAR HARESHBHAI PARMAR	,MR.HIREN M MODI
43354	FA/347/2015	11/03/2015	AMIT SATYA PRAKASH SHARMA,	MR MAHESH BHAVSAR,MRS HM BHAVSAR	KEERTI AMIT SHARMA,	
43355	FA/354/2015	09/03/2015	NATIONAL INSURANCE CO LTD,	MR VC THOMAS	KAILASBEN WD/O ARVINDBHAI JETHABHAI PATEL,SEJALBEN ARVINDBHAI PATEL MINOR THRO' KAILASBEN,BHUMIKABEN ARVINDBHAI PATEL MINOR THRO' KAILASBEN,JETHABHAI PARSHOTTAMBHAI PATEL,JIVIBEN W/O JETHABHAI PARSHOTTAMBHAI PATEL,VIVEKKUMAR ARVINDBHAI PATEL MINOR THRO' KAILASBEN,ISMAIIL HUSEINBHAI MANSURI,KARIMBHAI ASMAL VORA	
43356	FA/355/2015	16/06/2016	RAGHAVBHAI BACHUBHAI,DINESHBHAI BACHUBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43357	FA/356/2015	16/06/2016	HEIRS OF DECD. VITTHALBHAI DAHYABHAI,AJWALIBEN WD/O VITTHALBHAI,JAYSHRIBEN VITTHALBHAI,GHANSHYAMBHAI VITTHALBHAI,REKHABEN VITTHALBHAI,VIJAYBHAI VITTHALBHAI,SANJAYBHAI VITTHALBHAI,BABU DAYA,MOHAN DAYA,KANU DAYA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43358	FA/357/2015	16/06/2016	NANJI JERAM,DUDHIBEN NANJIBHAI JERAMBHAI KUCHA,MAKODBHAI NANJIBHAI KUCHA,DEVALBEN NANJIBHAI KUCHA,RADHABEN NANJIBHAI KUCHA,NANDUBEN NANJIBHAI KUCHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43359	FA/358/2015	16/06/2016	HEIRS OF SAGRAMBHAI BHURABHAI,SETA MAGHABHAI VAGHABHAI,SETA KHIMA NARSINHBHAI,SETA MITHABHAI JERAMBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43360	FA/359/2015	16/06/2016	JAGUBHA CHANUBHA,VANRAJSINH CHHANUBHA,GIRVANSINH CHHANUBHA,VIRAMDEVSINH VANRAJSINH,GAUTAMSINH VANRAJSINH,MANHARSINH GIRVANSINH,KRIPALSINH GIRVANSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43361	FA/360/2015	16/06/2016	LADUBEN BHAYA,NARAN BHAYA,LABHU BHAYA,HANSA BHAYA,GITA BHAYA,BABU BHAYA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43362	FA/361/2015	16/06/2016	ANIRUDDHSINH PRABHATSINH,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43363	FA/362/2015	16/06/2016	RAMUBEN GEMALBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,BHAVSANG GEMALBHAI,DEVSANG GEMALBHAI,LAXMIBEN GEMALBHAI,MADHUBEN GEMALBHAI,VIRSANG GEMALBHAI,BACHU BHAVAN	RULE SERVED
43364	FA/363/2015	16/06/2016	BAHADURSINH JORSANG,HEIRS OF DECD. BHAGVATSANG JORSANG,KHAMBA BHAGVATSANG,KETANSINH BHAGVATSANG,NILESHSINH BHAGVATSANG,MANHARBA BHAGVATSANG,HEIRS OF MAYUBHA JORSANG,VILASBA MAYUBHA,BALWANTSINH MAYUBHA,RAJESHWARIBA MAYUBA,ASHMITABA MAYUBHA	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED
43365	FA/364/2015	16/06/2016	JAYBA MAHOBBATSINH,ASHOKSINH MAHOBBATSINH,KAILASHBA MAHOBBATSINH,BHARTIBA MAHOBBATSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,DHARMENDRASINH MAHOBBATSINH,KHAMBA WD/O DHARMENDRASINH MAHOBBATSINH GOHIL,NEHALAB DHARMENDRASINH MOHABBATSINH GOHIL,RAGHUVIRSINH MAHOBBATSINH	,RULE SERVED
43366	FA/365/2015	26/02/2015	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	JANAKBEN WD/O MOHANBHAI GHUMMAD,DIWANSINH PRABHATSINH GHUMMAD,VARSABA PRABHATSINH GHUMMAD,GAJARBA MOHANBHAI GHUMMAD,VISHAL K RAMCHANDANI,NEW INDIA ASSURANCE COMPANY LTD,KASAMBHAI DADUBHAI VORA	,MR SANDIP C SHAH
43367	FA/374/2015	03/11/2015	BHIKHABHAI KALABHAI SOLANKI (BHANGI) THROUGH HEIRS,NITESHKUMAR BHIKHABHAI SOLANKI(BHANGI),RAHULKUMAR BHIKHABHAI SOLANKI (BHANGI),SHANTABEN WD/O KALABHAI CHHAGANBHAI SOLANKI (BHANGI)	MR MTM HAKIM	PRAHLADBHAI KACHARABHAI PATEL,IFFCO-TOKIO GENERAL INSURANCE CO LTD	MR.HIREN M MODI,MR. ALKESH N SHAH
43368	FA/375/2015	02/03/2015	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	MINOR DHARMIK DHARAMSHIBHAI DALVADI,SANJAY BHUPATBHAI KOLI,NATHUBHAI LAKHMANBHAI ADGAMA	
43369	FA/376/2015	26/08/2016	SEEMABEN MANJIBHAI RUPANI C/O MANJIBHAI RUPANI (MASTER),	MR HITESH N ACHARYA	HARESHBHAI VALJIBHAI MORDIYA,	MR ANKIT SHAH
43370	FA/380/2015	28/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	RATIBHAI GOVINDBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
43371	FA/381/2015	28/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	YUSUFBHAI DADABHAI SOLANKI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
43372	FA/382/2015	28/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	PASABHAI MOHANBHAI MAKWANA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
43373	FA/383/2015	28/07/2016	GROUP GENERAL MANAGER,	MR RITURAJ M MEENA	RASULBHAI AMIRBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
43374	FA/384/2015	17/03/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	SHARDABEN WD/O CHAGANBHAI VISABHAI THAKOR,CHANDUBHAI CHAGANBHAI THAKOR,SATOKBEN CHAGANBHAI THAKOR,BHARTIBEN CHAGANBHAI THAKOR,KRUNAL MAHENDRABHAI THAKKAR,DIVISIONAL MANAGER- NEW INDIA INSURANCE CO. LTD	NOTICE SERVED BY DS,MR HARSHIT S TOLIA,MR PARTH S TOLIA
43375	FA/397/2015	24/03/2015	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	VARSHABEN WD/O NIRMALSINH PADHERIA,TEJENDRASINH MADHUBHAI PADHERIA,RAMESHBHAI DHANJIBHAI KOLI PATEL,RAVAL ASHWIN BHUPATRAY,IFFCO TOKIO GENERAL INSURANCE COMPANY LTDS B U 45, DRIVE IN ROAD,	,MR ND GOHIL

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43376	FA/398/2015	19/08/2016	FATIMA BIBI WD/O IBRAHIM BADAT,SAEED IBRAHIM BADAT	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,GUJARAT INDUSTRIES POWER CO LTD	RULE SERVED,NANAVATI & CO.
43377	FA/399/2015	11/02/2017	SHRIRAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	VIPULKUMAR SURSINHBHAI RAVAT,BHUPATBHAI SURSINHBHAI RAVAT,SUREKHABEN WD/O RAJESHBHAI TERSINGBHAI KOLI PATEL,MINOR KAJALBEN RAJESHBHAI KOLI PATEL,TERSINGBHAI GAMABHAI KOLI PATEL,SUMLIBEN TERSINGBHAI KOLI PATEL	RULE SERVED,MR A A ZABUAWALA, (CHETANKUMAR K SHAH)
43378	FA/401/2015	12/09/2018	ARJUNBHAI DAHYABHAI THAKARDA,	MR MTM HAKIM	KALIDAS RAMABHAI THAKORE,VIJAY PRABHATBHAI THAKARDA,IFFCO TOKYO GENERAL INSURANCE CO LTD	RULE SERVED
43379	FA/402/2015	12/09/2018	MAYABEN WD/O SHERSING BALARAM BHANDARI,LALITBHAI SHERSING BHANDARI,GOPALBHAI SHERSING BHANDARI,SURESH SHERSING BHANDARI,PAVITRA SHERSING BHANDARI	MS POOJA H HOTCHANDANI	RAJENDRASINH NAGJIBHAI THAKOR,PANOLI INTERMEDIATES (INDIA) PVT LTD,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR ANAL S SHAH
43380	FA/404/2015	03/05/2016	KUMARPAL AMICHAND BAGRECHA,PARESHKUMAR KUMARPAL BAGRECHA,CHANDRIKABEN KUMARPAL BAGRECHA,SAIFALIBEN KUMARPAL BAGRECHA,MAHESHKUMAR KUMARPAL BAGRECHA	MR HM PARIKH,MR RASESH H PARIKH	PRABHATBHAI BABUBHAI PARMAR,KAILASBEN PRABHATBHAI PARMAR,REKHABEN PRABHATBHAI PARMAR,JAMNABEN PRABHATBHAI PARMAR,SANTUBEN PRABHATBHAI PARMAR,GULABSINH RAIJIBHAI PARMAR,ORIENTAL INSURANCE CO LTD	,RULE NOT RECD BACK,MR KK NAIR,MR VAIBHAV N SHETH
43381	FA/407/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	FATIMABEN WD/O DAUD PATEL,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,MS. KRUTI M SHAH
43382	FA/408/2015	21/04/2015	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	KIRITBHAI KANABHAI VAGH,SUDHIRBHAI PRAMBHAI PATEL,JIGARBHAI ASHOKBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	
43383	FA/409/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	GHULAM MOHAMMAD ISAPJI PATEL,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,MS. KRUTI M SHAH
43384	FA/410/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	SARABIBI D/O IBRAHIM DAVJI,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,MR KM SHETH
43385	FA/412/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	YUSUF IBRAHIM RANDERA,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,MR KM SHETH
43386	FA/413/2015	04/08/2017	JINABHAI @ JIVANBHAI JAGABHAI VAGHELA,	MR AMAR D MITHANI	HITENBHAI KANUBHAI GANDHI,ORIENTAL INSURANCE CO LTD,EXECUTIVE ENGINEER,NATIONAL INSURANCE CO LTD	RULE UNSERVED,MR HS MUNSHAW,(MR MAULIK J SHELAT),MR VC THOMAS
43387	FA/417/2015	13/06/2015	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MAHENDRAKUMAR GANDALAL PRAJAPATI,SAROJBEN MAHENDRAKUMAR PRAJAPATI,JAIMIN MAHENDRAKUMAR PRAJAPATI MINOR THRO' MAHENDRAKUMAR GANDALAL PRAJAPATI,GANDABHAI MAGANLAL PRAJAPATI,HIRABEN GANDALAL PRAJAPATI,VIJAYKUMAR PARSHOTTAMBHAI CHAVDA,JAY AMBE TRAVELS,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	,MR.HIREN M MODI
43388	FA/428/2015	10/07/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	LAKHIBEN WD/O BHAGWANBHAI SOMABHAI RATHOD,SAPNABEN BHAGWANBHAI RATHOD,RAJESH BHAGWANBHAI RATHOD,SANJAY BHAGWANBHAI RATHOD,ABDUL RAHIM SIKANDAR SHAIKH	
43389	FA/430/2015	16/07/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIR OF DECD. BHARATBHAI PRAHLADDAS PATEL,PATEL NARENDRAKUMAR KESHAVLAL,PATEL KANAIYALAL MANILAL	RULE SERVED,MR DK CHAUDHARI
43390	FA/434/2015	08/04/2015	ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA	SUDHABEN GUNVANTRAI SANGHVI,GUNVANTRAI GULABCHAND SANGHVI,ANKIT GUNVANTRAI SANGHVI,BHARATKUMAR SHIVPUJANRAM BHARATI,RITABEN HITENDRASINGH VANSIA	

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43391	FA/438/2015	13/03/2015	NIKULBHAI KAUSHIKBHAI PATEL,	(MR JR DAVE),MR.VISHAL J DAVE	HETALKUMAR HASMUKLAL VORA,	MR. TIRTHRAJ PANDYA
43392	FA/442/2015	24/01/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GIRISHBHAI B VORA,BHUPATBHAI BABUBHAI VORA,RAJESHBHAI MULJIBHAI BORAD	RULE SERVED
43393	FA/446/2015	07/10/2015	NAROTTAMBHAI NARSHIBHAI SIDDPARA,RAMABEN NAROTTAMBHAI SIDDPARA	MR. HEMAL SHAH	BABUBHAI RANCHHODBHAI KAPURIYA,RELIANCE GENERAL INSURANCE COMPANY	MR VIBHUTI NANAVATI, (MR SUNIL C PATEL)
43394	FA/454/2015	04/03/2016	PATEL KARSHANBHAI MANCHHABHAI,PATEL DEVCHANDBHAI MANCHHABHAI	MR DILIP B RANA,MR JAYESH V PATEL	PATEL AMRATBHAI NAROTTAMDAS,RAMI RAJUBHAI BABULAL,PATEL DIWALIBEN TRIKAMBHAI,PATEL NITINKUMAR TRIKAMBHAI,PATEL SHAILESHKUMAR TRIKAMBHAI,PATEL SHANTABEN MANCHHABHAI,PATEL HIRABEN MANCHHABHAI,PATEL SANTOKBEN RAYCHANDBHAI WD/O MANCHHABHAI,PATEL MAHENDRABHAI RAYCHANDBHAI,PATEL ASHVINBHAI RAYCHANDBHAI,PATEL HANSABEN RAYCHANDBHAI,PATEL MINABEN RAYCHANDBHAI,PATEL RAMILABEN KANTILAL,PATEL BHAVNABEN KANTILAL,PATEL VARSHABEN KANTILAL,PATEL HITESH KANTILAL,PATEL RAJESH KANTILAL,PATEL DILIPBHAI MANORBHAI,PATEL LAXMANBHAI MANORBHAI	RULE SERVED,MR HRIDAY BUCH
43395	FA/455/2015	21/03/2016	LONDON DRY FOODS LTD,SURYAKANTBHAI DALSUKHBHAI SHAH	MR MANOJ SHRIMALI	NIRMAN GROUP,	MR HEMANG M SHAH
43396	FA/456/2015	04/09/2018	GELCO ELECTRONICS PRIVATE LIMITED,	MR CHIRAG B PATEL	S S CORPORATION,	MR RAJEN R DELIWALA,MR RUSHABH R SHAH
43397	FA/458/2015	01/05/2015	SANJAY BABULAL SHAH,	MR KKASHYAP K PUJARA	RAJPATH CLUB LIMITED,BAKUL NARENDRAKUMAR DESAI,DEEPAK RAMBHAI MEVADA,GIRISHBHAI POPATLAL DANI,RAKESH RAMANLAL SHAH,ASHISHBHAI SOPARKAR,KAMLESHBHAI RAMANI	,MS ANUJA S NANAVATI,MR SHIVANG M SHAH
43398	FA/459/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRABHAI JADAVJIBHAI,	MR AV PRAJAPATI
43399	FA/461/2015	13/06/2015	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MAHIPUKUMAR HARSHUKHLAL THAKER,VRUSHBHBHAI MANILAL SHAH,LAXMICHAND NANJIBHAI SHAH,SHOBHANABEN M THAKER,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR DAKSHESH MEHTA
43400	FA/464/2015	20/03/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	NISHARUDIN SHARIFODIN MALEK,MUKESHKUMAR JIVANLAL THAKKAR	
43401	FA/465/2015	09/10/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAJESHBHAI BANSIPRASAD VERMA,J S MARINE INFRASTRUCTURE	RULE SERVED,MR VIPUL A SHAH,HCLS COMMITTEE
43402	FA/467/2015	04/10/2017	JASHODABEN GOVINDBHAI TADVI,HASUMATIBEN SANJAYBHAI TADVI,DHAVALKUMAR SANJAYBHAI TADVI,KIRTANKUMAR SANJAYBHAI TADVI,VIJAYKUMAR GOVINDBHAI TADVI	MR MAKBUL I MANSURI,MS POOJA H HOTCHANDANI	MUKESH BALABHAI TADVI (DRIVER),HASMUKHBHAI KESHUBHAI PATEL,NEW INDIA ASSURANCE COMPANY LTD	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
43403	FA/470/2015	24/03/2015	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	MOTIBEN W/O KANABHAI RAJABHAI,VANITA D/O KANABHAI RAJABHAI MINOR,SANJAY D/O KANABHAI RAJABHAI MINOR,LAXMIBEN W/O RAJABHAI PUNABHAI,JIVABHAI LAKHABHAI RAMA,JAGMALBHAI BHIMSHIBHAI RAM	
43404	FA/471/2015	15/04/2015	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAHEMTULLA @ RAHIM OSMANBHAI NAREJA,SULEMANBHAI HAJIBHAI QURESHI,ALIMAMAD OSMANBHAI RAJA,RAHIM OSMANBHAI RAJA	

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43405	FA/472/2015	24/04/2015	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	UMEDJI VIRAMJI THAKOR,JASIBEN UMEDJI THAKOR,ROHIT UMEDJI THAKOR- MINOR THRO' JASIBEN UMEDJI THAKOR,VIRAMJI BANAJI THAKOR,TALIBEN VIRAMJI THAKOR,RAHULJI TAKHAJI THAKOR (CHAUAN)	
43406	FA/473/2015	12/07/2018	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	MUNGABEN SUMANBHAI VASAVA,DHARMENDRABHAI SUMANBHAI VASAVA -MINOR,SHARMILABEN SUMANBHAI VASAVA- MINOR,MAHENDRABHAI SUMANBHAI VASAVA-MINOR,MEGHABEN SINGABHAI VASAVA,RUPESHBHAI JAYANTILAL GAMIT,KISHORBHAI DEVJIBHAI PRAJAPATI,VANSING CHIRAGBHAI CHAUDHARY	MR MTM HAKIM,MR PARTHIV A BHATT
43407	FA/476/2015	15/04/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI MADHABHAI JADAV,JAGDISHBHAI MUDABHAI LERUBHAI,TIRATH SING,ORIENTAL INSURANCE CO LTD,NATHALAL BHIKHABHAI VAMJA,KALABHAI @ ABDULBHAI AMADBHAI PANDHIYA	
43408	FA/477/2015	15/04/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANSHUKHBHAI CHANABHAI RATHOD,JAGDISHBHAI MUDABHAI LERUBHAI,TIRATH SING,ORIENTAL INSURANCE CO LTD,NATHALAL BHIKHABHAI VAMJA,KALABHAI @ ABDULBHAI AMADBHAI PANDHIYA	
43409	FA/478/2015	15/04/2015	NEW INDIA ASSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAMJIBHAI JINABHAI JADAV,JAGDISHBHAI MUDABHAI LERUBHAI,TIRATH SING,ORIENTAL INSURANCE CO LTD,NATHALAL BHIKHABHAI VAMJA,KALABHAI @ ABDULBHAI AMADBHAI PANDHIYA	
43410	FA/484/2015	21/04/2015	COMMISIONER - BHAVNAGAR MUNICIPAL CORPORATION,	MR NIKUNT K RAVAL	ABDULKARIM DAUDBHAI LAKHANI,	MR RAJESH P MANKAD
43411	FA/488/2015	13/04/2015	REKHABEN SURESHBHAI MAKWANA,PRAKASHKUMAR SURESHBHAI MAKWANA MINOR THRO' REKHABEN SURESHBHAI MAKWANA,PRATIGYABEN SURESHBHAI MAKWANA- MINOR REKHABEN SURESHBHAI MAKWANA,BHAVIKABEN SURESHBHAI MAKWANA MINOR THRO' REKHABEN SURESHBHAI MAKWANA,SHIVABHAI MOHANBHAI MAKWANA,SAVITABEN SHIVABHAI MAKWANA	MR VAIBHAV N SHETH	AGARSANG FULABHAI PARMAR,DIVISIONAL CONTROLLER	
43412	FA/490/2015	20/04/2015	NARSINHBHAI BAPUDAS PATEL,KAMLESHBHAI SHANTIBHAI PATEL,LALBHAI @ VINODBHAI KESHAVLAL PATEL	MR TATTVAM K PATEL	RAMABHAI RUGHNATHBHAI RABARI,MALJIBHAI RUGHNATHBHAI RABARI,GOVINDBHAI RUGHNATHBHAI RABARI,RUKHIBEN RUGHNATHBHAI RABARI,NARANBHAI RAMABHAI RABARI,REVABEN RAMABHAI RABARI,SAHDEVBHAI RAMABHAI RABARI,SANTOKBEN RAMABHAI RABARI,CHEHERBEN MALJIBHAI RABARI,BHANUBEN MALJIBHAI RABARI,GITABEN MALJIBHAI RABARI,JEBARBEN GOVINDBHAI RABARI,ASHABEN GOVINDBHAI RABARI,RAJIBEN GOVINDBHAI RABARI,KESHARBEN GOVINDBHAI RABARI,JAGMALBHAI GOVINDBHAI RABARI,LILABHAI GOVINDBHAI RABARI	MS MEGHA JANI
43413	FA/491/2015	03/07/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PREMJIBHAI MAGANBHAI GOHIL,LEELABEN PREMJIBHAI VANKAR,JAYESHKUMAR RAMABHAI PARMAR,JASHODABEN WD/O JAYESHKUMAR RAMABHAI PARMAR,VINALBEN JAYESHKUMAR PARMAR,JAYPAL JAYESHKUMAR,KANKUBEN WD/O RAMABHAI PARMABHAI PARMAR,PARMABHAI DAHYABHAI PARMAR (DELETED),DELETED	,DELETED,RULE SERVED,MR.HIREN M MODI
43414	FA/498/2015	28/07/2017	NEW INDIA INSURANCE CO. LTD,	MR PALAK H THAKKAR	KALUJI @ KALIDAS SOMAJI THAKOR,SITABEN KALUJI @ KALIDAS THAKOR,RAJU RAMBHAI AADEDARA,HADABHAI ARJUNBHAI,CHAMPAKLAL MAFATLAL SANGHVI,ANILABEN CHAMPAKLAL SANGHVI,VIKRAM CHAMPAKLAL SANGHVI,JITENDRA CHAMPAKLAL SANGHVI,BHUPAT MUSARI JHALA	,RULE SERVED,RULE UNSERVED,MR MANISH J PATEL

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43415	FA/500/2015	06/08/2015	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	DINESHSINH KULDIPSINH RAJPUT,SIGASANDEVI DINESHSINH RAJPUT,LALMAN RAJPUT,SIDDHARTHBHAI SHARADBHAI LAKHANI	
43416	FA/502/2015	13/04/2015	SUMAN W/O SANJAYKUMAR AGRAWAL AND D/O GANGADHAR SARAF,	A N KADRI,DARSHIT R BRAHMBHATT	SANJAYKUMAR OMPRAKASH AGRAWAL (LADIYA),	
43417	FA/503/2015	23/01/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	HARESHBHAI BHIKHABHAI VASAVA,YASINBHAI ABDULBHAI VAHORA,AKIBBHAI GULAMNABI MANSURI,JITENDRA KHUSHALBHAI KATARIYA-DECEASED,HANSABEN KATARIYA WD\ O. JITENDRA KHUSHALBHAI KATARIYA,PUJA KATARIYA D\O. JITENDRA KHUSHALBHAI KATARIYA,NETRA KATARIYA,D\O. JITENDRA KHUSHALBHAI KATARIYA,ANIL DAHYABHAI VALA	RULE SERVED,DECEASED LITIGANT
43418	FA/505/2015	04/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAMDEVBHAI DAHYABHAI MOKARIA,KARSANBHAI ARJANBHAI MOKARIA,RAJABHAI ARJANBHAI KARGADHIA	RULE SERVED
43419	FA/507/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	AHMED ISMAIL BHULA,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R)
43420	FA/508/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	MOHAMMMAD IBRAHIM ISAPJI PATEL,MOHAMMAD HANIF GULAM PATEL,ILIYAS DAUD PATEL,SPECIAL LAND ACQUISITON OFFICER AND DEPUTY COLLECTOR	RULE SERVED
43421	FA/509/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	ILIYAS DAWOOD PATEL,AIYUB DAWOOD PATEL,ISUP DAWOOD PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED
43422	FA/510/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	IBRAHIM ISAPJI PATEL,MOHAMMAD IBRAHIM PATEL,MOHAMMAD HANIF GHULAM MOHAMMAD PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE NOT RECD BACK,RULE SERVED
43423	FA/511/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	GULAM MOHAMMAD ISAPJI PATEL,IBRAHIM ISAPJI PATEL,ILIYAS DAUD PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED
43424	FA/512/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	RABIA ISMAIL BHULA,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED
43425	FA/513/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	MOHAMMAD SAFI ISUP BHULA,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R)
43426	FA/514/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	ADAM IBRAHIM RANDERA,MARIYAM BIBI ADAM RANDERA,IQBAL ADAM RANDERA,IBRAHIM ADAM RANDERA,SHABBIR ADAM RANDERA,MUSA ADAM RANDERA,ASLAM ADAM RANDERA,ABDUL ADAM RANDERA,SARA BIBI ADAM RANDERA,TAHERA BIBI ADAM RANDERA,FATEMA BIBI ADAM RANDERA,HAFZA ADAM RANDERA,ISMAIL IBRAHIM RANDERA,YAKUB ISMAIL RANDERA,HAFIZ ISHHAK ISMAIL RANDERA,MOLANA GULAM EHMAD ISMAIL RANDERA,BILAL ISMAIL RANDERA,SULEMAN ISMAIL RANDERA,AIYUB ISMAIL RANDERA,MARIYAM ISMAIL RANDERA,HAJRA ISMAIL RANDERA,ZAIBUN ISMAIL RANDERA,YUSUF IBRAHIM RANDERA,MOHAMMAD IBRAHIM RANDERA,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,RULE SERVED,UNSERVED EXPIRED (R)
43427	FA/515/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	IBRAHIM ISAPJI VASTAN,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43428	FA/516/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	HAWABEN ISMAIL IBRAHIM BHULA,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R)
43429	FA/517/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	IBRAHIM MOHAMMAD BHULA PATEL,BILAL IBRAHIM PATEL,ABDUL SATTAR IBRAHIM,AHMED ISMAIL IBRAHIM PATEL,FARIDA IBRAHIM PATEL,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	,RULE SERVED
43430	FA/518/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	AMINA MUSEJI IBRAHIM PATEL,MOHMMAD IBRAHIM PATEL,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	,RULE SERVED
43431	FA/519/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO. LTD,	NANAVATI ASSOCIATES	HAJI ISMAIL IBRAHIM BHULA,SPECIAL LAND ACQUISITIOIN OFFICER AND DEPUTY COLLECTOR	RULE SERVED
43432	FA/520/2015	08/06/2015	EXECUTIVE ENGINEER LAQ,	MR RITURAJ M MEENA	IBRAHIM MOHMMED MUSA SHETH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
43433	FA/521/2015	08/06/2015	EXECUTIVE ENGINEER LAQ,	MR RITURAJ M MEENA	HASANHAJI AHMAD BAPU,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
43434	FA/522/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL POPATBHAI FULABHAI,	MR AV PRAJAPATI
43435	FA/523/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI POPATBHAI,	MR AV PRAJAPATI
43436	FA/524/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI GAGJIBHAI,	
43437	FA/525/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATILAL BALUBHAI- NAMES OF INTERESTED PERSONS,PATEL JASHUBEN BALUBHAI,PATEL TARAMATI BALUBHAI,PATEL DAMYANTIBEN BALUBHAI,PATEL NANDLAL BALUBHAI	
43438	FA/526/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOKALBHAI VALJIBHAI,	MR AV PRAJAPATI
43439	FA/527/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI DEVJIBHAI,	MR AV PRAJAPATI
43440	FA/528/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JADAVJIBHAI PRABHUDAS,	MR AV PRAJAPATI
43441	FA/529/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI LALJIBHAI,	MR AV PRAJAPATI
43442	FA/530/2015	12/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED,	MR P P LAKHANI	DINESHBHAI GHELABHAI BHESANIYA,SURESHBHAI SAVJIBHAI RASADIYA,ONKARSINH S/O BHERUSINH	RULE SERVED,RULE UNSERVED,MRS YOGINI V PARIKH
43443	FA/537/2015	05/05/2015	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VIKINBHAI VASUDEVBHAI PATEL,ROSHANLAL LADURAM,JOSHI RUSHIL UMASHANKAR,SANMIDHI SATISHBHAI SHAH	
43444	FA/544/2015	24/09/2018	KAMLABEN BHIKHABHAI KOLI,	MS POOJA H HOTCHANDANI	ISA ABDULLA DERIVALA,ISMAIL DAUD PINJARA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MS LILU K BHAYA
43445	FA/546/2015	11/09/2018	JERAMBHAI ARJANBHAI CHAVDAGOR,SAVITABEN JERAMBHAI CHAVDAGOR,SONALBEN HITESHBHAI CHAVDAGOR,NIKISHA HITESHBHAI CHAVDAGOR MINOR THRO' SONALBEN HITESHBHAI CHAVDAGOR	MR. HEMAL SHAH	EAGLE CORPORATION PVT LTD,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR KV GADHIA
43446	FA/547/2015	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL UPENDRABHAI CHUNIBHAI,	MR AV PRAJAPATI
43447	FA/548/2015	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHVERBHAI JIVABHAI,PATEL DHIRAJBHAI NAGARBHAI	MR AV PRAJAPATI
43448	FA/549/2015	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PREMILABEN NANJIBHAI,	MR AV PRAJAPATI

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43449	FA/550/2015	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI DHANJIBHAI,	MR AV PRAJAPATI
43450	FA/551/2015	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL POPATBHAI SHIVABHAI,	
43451	FA/553/2015	09/04/2015	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL LILACHAND BHAICHAND SINCE DECE. THRO.' L/H.,AMTHIBEN W/O. LILACHAND BHAICHAND,TRIBHOVANBHAI (SINCE DECE. THRO.' L/H.),PRAHLADBHAI S/O. LILACHAD BHAICHAND,KRISHNABEN W/O. TRIBHOVANBHAI,GITABEN D/O. TRIBHOVANBHAI,YOGESHBHAI S/O. TRIBHOVANBHAI	,MR AV PRAJAPATI
43452	FA/554/2015	09/04/2015	VITHALBHAI KARSANBHAI PATEL,HASMUKHBHAI KARSANBHAI PATEL,MANUBHAI KARSANBHAI PATEL	MR DIPEN C SHAH	SPECIAL LAND ACQUISITION OFFICER,	
43453	FA/556/2015	09/04/2015	NEW INDIA ASSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	RUMKIBEN W/O DAMUBHAI KALUBHAI CHAUDHARI,GANESHBHAI DAMUBHAI CHAUDHARI,SHILABEN DAMUBHAI CHAUDHARI MINOR THRO' RUMKIBEN W/O DAMUBHAI KALUBHAI CHAUDHARI,KALUBHAI MULIYABHAI CHAUDHARI,SHAKUBEN KALUBHAI CHAUDHARI,KIRANBHAI BHIKUBHAI PATEL	
43454	FA/560/2015	05/05/2015	SARIKABEN WD/O DHANYANESHWAR,	MR MTM HAKIM	SAKIBHUSAIN KUTUBUDDIN RAY,M V D ENGINEERING PVT LTD,IFFCO TOKIYO GENERAL INSURANCE CO LTD	
43455	FA/561/2015	20/03/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	CHUNILAL MORARBHAI PATEL,NATVARBHAI CHUNILAL PATEL,DEEPSING JAGABHAI BARAIYA,VINODCHANDRA B PATEL,JAYESHKUMAR M PATEL	NOTICE NOT RECD BACK,SERVED BY PUBLICATION IN NEWS
43456	FA/562/2015	09/04/2015	NEW INDIA ASSURANCE CO,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOPIBEN SONJIBHAI GAYAKWAD,SUNITABEN SONJIBHAI GAYAKWAD,SHARMILABEN SONJIBHAI GAYAKWAD,ASHOK SONJIBHAI GAYAKWAD,NITESH SONJIBHAI GAYAKWAD,LAXUBHAI TUDASIYABHAI GAYAKWAD,SUKRIBEN LAXUBHAI GAYAJWAD,KIRANBHAI BHIKUBHAI PATEL	
43457	FA/563/2015	20/03/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	JAYANTIBHAI PARSHOTTAMBHAI PATEL,MINOR USHABEN JAYANTIBHAI PATEL,DEEPSING JAGABHAI BARAIYA,VINODCHANDRA B PATEL,JAYESHKUMAR M PATEL	SERVED BY PUBLICATION IN NEWS,MR MTM HAKIM
43458	FA/565/2015	22/10/2018	JUVANSINH NATHUSINH CHAUHAN,	MR VIMAL A PUROHIT	RAMSINGJI MANSHUKHJI CHAUHAN,TARABEN RAMSANGJI CHAUHAN,KALIBEN RAMSANGJI CHAUHAN,GULABSINH RAMSANGJI CHAUHAN,KAILASHBEN PRAHLADJI CHAUHAN,RATANSINH PRAHLADJI CHAUHAN,SATISH PRAHLADJI CHAUHAN,REKHABEN PRAHLADJI CHAUHAN,VERSHABEN UDESING CHAUHAN,MANJIBEN @ MANJULABEN UDESING,RAMESHBHAI BUDHAJI THAKOR,AMRUTBHAI BUDHAJI THAKOR,GOVINDBHAI BUDHAJI THAKOR,KOKILABEN BUDHAJI THAKOR,GITABEN BUDHAJI THAKOR,SUMITRABEN RAMSANGJI CHAUHAN,MANISHABEN RAMSANGJI CHAUHAN,DIAYBEN RAMSANGJI CHAUHAN,MANUBHAI DHANAJI CHAUHAN,JYOSTNABEN DHANAJI CHAUHAN,JAYANTIBHAI DHANAJI CHAUHAN,KOKILABEN DHANAJI CHAUHAN,SAROJBEN DHANAJI CHAUHAN,RAJIBEN MANUBHAI CHAUHAN,HANSABEN DHANAJI CHAUHAN,RAJENDRABHAI NATVARLAL PATEL,KIRTIKUMAR RAMANBHAI PATEL	RULE SERVED,MS TRUSHA K PATEL

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43459	FA/566/2015	17/09/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MANJULABEN WD/O MAHESHBHAI KOHYABHAI,MINOR JAYSHRIBEN MAHESHBHAI CHAMAR,MINOR RAVIKUMAR MAHESHBHAI CHAMAR,MINOR PINTUKUMAR MAHESHBHAI CHAMAR,LAKHIBEN KOHYABHAI CHAMAR (DELETED),ABDULSATTAR ISMAILBHAI PANWALA	DELETED,RULE SERVED,MR.HIREN M MODI
43460	FA/567/2015	05/10/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAYCHAND MANGALDAS GUJJAR,	MR YOGEN N PANDYA
43461	FA/568/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI DAHYABHAI,PATEL PARSOTTAMBHAI BHIKHABHAI	MR AV PRAJAPATI
43462	FA/569/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASHUDEVBHAI NARANBHAI,	MR AV PRAJAPATI
43463	FA/570/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASHUDEVBHAI SHIVRAMBHAI,	MR AV PRAJAPATI
43464	FA/571/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI MULJIBHAI,	MR AV PRAJAPATI
43465	FA/572/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RATILAL LAXMANBHAI,	MR AV PRAJAPATI
43466	FA/573/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI LAXMANBHAI,	MR AV PRAJAPATI
43467	FA/574/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI @ DARJIBHAI SHIVLAL,	MR AV PRAJAPATI
43468	FA/575/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL KESHAVLAL,	MR AV PRAJAPATI
43469	FA/576/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANCHALBEN WD/O BHIKHABHAI SHIVABHAI,	MR AV PRAJAPATI
43470	FA/577/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI DALABHAI,	MR AV PRAJAPATI
43471	FA/578/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI KACHRABHAI,	MR AV PRAJAPATI
43472	FA/579/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI DAHYABHAI,	MR AV PRAJAPATI
43473	FA/580/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHKUMAR KESHAVLAL,PATEL NAVINCHANDRA KESHAVLAL	,MR AV PRAJAPATI
43474	FA/581/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAGHUNATH SAVJIBHAI,	MR AV PRAJAPATI
43475	FA/582/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAGHUNATH SAVJIBHAI,	
43476	FA/583/2015	10/04/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILIPKUMAR JAYANTILAL,	MR AV PRAJAPATI
43477	FA/585/2015	10/02/2017	SAMITBHAI HASMUKHBHAI PANCHANI,	MR NARENDRA L JAIN	KANTIBHAI BABUBHAI MAKWANA,	MR BHARAT T RAO
43478	FA/588/2015	27/04/2015	PRAKASHBEN WD/O JORSANG MANAVSANG CHAUHAN,CHHAYABEN JORSANGBHAI CHAUHAN,TEJALBEN JORSANGBHAI CHAUHAN,RAJALBEN JORSANGBHAI CHAUHAN- MINOR,RAMBA MAVSANGBHAI CHAUHAN,DEEPIKABEN JORSANGBHAI CHAUHAN	MR RA SEJPAL,MR HA SEJPAL	MANSINGBHAI MAVSANGBHAI CHAUHAN,NEW INDIA ASSURANCE CO LTD,RAKESHBHAI BHIMBHAI KHACHAR,NEW INDIA ASSURANCE CO LTD	,MR AJAY R MEHTA
43479	FA/608/2015	10/08/2015	SAVDAS KARSHAN GORANIYA,MAGAN HANSRAJBHAI SAVARIYA	MS SANDHYA D NATANI	ORIENTAL INSURANCE CO LTD,HEMCHANDBHAI NAGJIBHAI SIDHPURA,VIMAL HEMCHAND SIDHPURA,DIPUBEN HEMCHANDBHAI SIDHPURA,HITESH HEMCHANDBHAI SIDHPURA	,MR MITESH L RANGRAS
43480	FA/609/2015	01/03/2016	UNION OF INDIA,DIVISIONAL RAILWAY MANAGER	MR KM PARIKH	DHANUBEN BHANABHAI PATEL,MUKESHBHAI BHANABHAI PATEL	

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43481	FA/614/2015	21/04/2015	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ANWARKHAN ABDULGANIKHAN,AHMEDALI DOSTMOHAMMED ANSARI	
43482	FA/619/2015	07/05/2015	NEPTUNE OVERSEAS LIMITED,KAILASH RAMKRISHNAN GUPTA	J SAGAR ASSOCIATES	DEPUTY DIRECTOR,	NOTICE SERVED BY DS
43483	FA/620/2015	12/12/2015	NAZ MAZURKHAN,	MR MTM HAKIM	KRUNAL BABUBHAI SONY,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	,MR ANKIT SHAH
43484	FA/623/2015	21/06/2017	SONALBEN PRAVINBHAI SUTHAR,KOMALBEN PRAVINBHAI SUTHAR,KETANKUMAR PRAVINBHAI SUTHAR	MR.HIREN M MODI	AVDHESHKUMAR RAMPRAKASH SING,RELIANCE GENERAL INSURANCE CO LTD	RULE UNSERVED,MR VIBHUTI NANAVATI
43485	FA/626/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JETHANAND SAMANDAS CHANDWANI,KISHANCHAND @ KASHIRAM JETHANAND CHANDWANI,SHANKARLAL @ SHITALBHAI JETHANAND CHANDWANI,GANESHBHAI KALUBHAI,DAVESHO WELFARE TRUST,RAJENDRAKUMAR NARYANLALJI,BHAGWANDAS J CHANDWANI	RULE SERVED,MR.HIREN M MODI
43486	FA/627/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIJAYKUMAR SHANKARLAL CHANDWANI,GANESHBHAI KALUBHAI,DAVESHO WELFARE TRUST,RAJENDRAKUMAR NARYANLALJI,BHAGWANDAS J CHANDWANI	RULE SERVED,MR.HIREN M MODI
43487	FA/628/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARATKUMAR BHAGWANDAS CHANDWANI,GANESHBHAI KALUBHAI,DAVESHO WELFARE TRUST,RAJENDRAKUMAR NARYANLALJI,BHAGWANDAS J CHANDWANI	RULE SERVED,MR.HIREN M MODI
43488	FA/629/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KISHANCHAND @ KASHIRAM JETHANAND CHANDWANI,GANESHBHAI KALUBHAI,DAVESHO WELFARE TRUST,RAJENDRAKUMAR NARYANLALJI,BHAGWANDAS J CHANDWANI	RULE SERVED,MR.HIREN M MODI
43489	FA/630/2015	12/12/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJENDRAKUMAR @ KALARAM NARAYANLALJI,GANESHBHAI KALUBHAI,DAVESHO WELFARE TRUST	RULE SERVED,MR.HIREN M MODI
43490	FA/634/2015	16/03/2016	PARIMAL SURYAKANT PATVA,ANIL SURYAKANT PATVA,KIRAN SURYAKANT PATVA,MITABEN WD/O KIRAN SURYAKANT,RIKEN KIRAN SURYAKANT,KIRIT SURYAKANT PATVA,JYOTIBEN DHIRAJLAL SHAH,NIMIT JAYENDRABHAI SHAH,JAYENDRABHAI KANTILAL DOSHI SHAH	MR MEHUL S SHAH	VALLABHBHAI BHALABHAI PATEL,BHARATBHAI JAYANTIBHAI PATEL,ASHWINBHAI JAYANTILAL PATEL,RAKESHBHAI VALLABHBHAI PATEL,VIJAYBHAI VALLABHBHAI PATEL,YOGINBHAI JAYANTILAL PATEL,JAYANTIBHAI BHALABHAI PATEL,SHRINATHJI LAND DEVELOPERS,TARABEN WD/O RAVJIBHAI BHALABHAI,JAYANTIBHAI BHALABHAI PATEL,BHARATBHAI BHALABHAI PATEL,ASHWINBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,VIPULBHAI JAYANTIBHAI PATEL,RAJUBHAI VITHALBHAI PATEL,NAYNABEN VITHALABHAI PATEL,HARSHESH VITHALBHAI PATEL,VALLABHBHAI BHALABHAI PATEL,RAKESHBHAI VALLABHBHAI PATEL,VIJAYBHAI VALLABHAI PATEL,KARMAYOG COOP. HOUSING SOCIETY LIMITED,SHAILESHBHAI KANTILAL MISTRY,KANAKRAY RANCHHODBHAI THESIYA	RULE SERVED,MR TATTVAM K PATEL
43491	FA/635/2015	30/06/2015	GHANSHYAMSINH PRAVINSINH JADEJA,DILIPBHAI PRAVINSINH JADEJA,KIRITSINH GHANSHYAMSINH JADEJA,GIRIRAJSINH DILIPSINH JADEJA,MIHIRSINH DILIPSINH JADEJA	MR ASHISH M DAGLI	BHARATBHAI KANJIBHAI PATEL,	APURVA K JANI
43492	FA/642/2015	19/09/2017	VELGAR MANGALKAR GOSWAMY,PRAVINABEN VELGAR GOSWAMY,MINAXIBEN RITESHGIRI GOSWAMY,DHRUVGIRI RITESHGIRI GOSWAMY MINOR	MR.HIREN M MODI	THAKOR VASHRAMBHAI POPATBHAI (DELETED),DHARAMSHI SAMAT BARATIYA,NEW INDIA ASSURANCE CO. LTD.,MANAGER,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MR. RUSHANG D MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43493	FA/647/2015	21/04/2015	MUKUND GOVARDHAN NAGARKAR,	MR MRUGEN K PUROHIT	JAMNABEN SHANKARBHAI VASAVA,SAVITABEN SHANKARBHAI VASAVA,UNION OF INDIA	
43494	FA/649/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KADAVABHAI UKABHAI PAGHADAL,	RULE SERVED
43495	FA/650/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMARABHAI DESABHAI HARIJAN,	RULE SERVED
43496	FA/651/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANJIBHAI BAVABHAI PAGHADAL,	RULE SERVED
43497	FA/652/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANJIBHAI RAMJIBHAI,	RULE SERVED
43498	FA/653/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHARAN VIJAYDAN SHIVDAN,CHARAN NARHARDAN SHIVDAN,CHARAN RAMBA SHIVDAN	RULE SERVED
43499	FA/654/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHARAN MALDAN SHIVDAN,	RULE SERVED
43500	FA/655/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHARAN SHANKARDAN SHIVDAN,	RULE SERVED
43501	FA/656/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHARAN KARANDAN SHIVDAN,	RULE SERVED
43502	FA/657/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VRAJILAL KADAVABHAI PAGHADAL,	RULE SERVED
43503	FA/658/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIYABHAI UKABHAI PAGHADAL,	RULE SERVED
43504	FA/659/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAVABHAI VELABHAI,	RULE SERVED
43505	FA/660/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	TOGUDAN BHIKHUDAN,JAYABEN BHIKHUDAN,RAMJIBHAI BHIKHABHAI BHUVA	RULE SERVED
43506	FA/661/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALABBHBHAI RAIYABHAI PAGHADAK,	RULE SERVED
43507	FA/662/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI HIRABHAI CHOVATIYA,	RULE SERVED
43508	FA/663/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHHODBHAI LIMBABHAI PAGHADAL,	RULE SERVED
43509	FA/664/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIYABHAI DAYABHAI PAGHADAL,	RULE SERVED
43510	FA/665/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVJIBHAI DAYABHAI PAGHADAL,	RULE SERVED
43511	FA/666/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVJIBHAI DAYABHAI AND RAIYABHAI DAYABHAI,	RULE SERVED
43512	FA/667/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANCHABHAI RAMJIBHAI,	RULE SERVED
43513	FA/668/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHAGANBHAI RANCHHODBHAI PAGHADAL,	RULE SERVED
43514	FA/669/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVJIBHAI RANCHHODBHAI PAGHADAL,	RULE SERVED
43515	FA/670/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. DESHABHAI DANABHAI,DHANIBEN DESHABHAI,BHIKHA DESHABHAI,MANIBEN DESHABHAI,NANUBEN DESHABHAI,GOVINDBHAI DESHABHAI,GOMIBEN DESHABHAI,NAJABHAI DESHABHAI	,RULE SERVED
43516	FA/671/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGUBEN VIRABHAI,DIVIBEN VIRABHAI,JASUBEN VIRABHAI,SHARDABEN VIRABHAI,RAJUBHAI VIRABHAI,RUDIBEN VIRABHAI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43517	FA/672/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD TEJABHAI DANABHAI,SOMIBEN TEJABHAI,HEMIBEN TEJABHAI,RAMABEN TEJABHAI,MOHANBHAI TEJABHAI	,RULE SERVED
43518	FA/673/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANIBEN CHANABHAI,JIVIBEN CHANABHAI,PRABHABEN CHANABHAI,LILABEN CHANABHAI,SHANTABEN CHANABHAI,DHIRUBHAI CHANABHAI	RULE SERVED
43519	FA/674/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYANTIBHAI BAVABHAI PAGHADAL,	RULE SERVED
43520	FA/675/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMESHBHAI BAVABHAI PAGHADAL,	RULE SERVED
43521	FA/676/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVRAJBHAI PREMJIBHAI,	RULE SERVED
43522	FA/677/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. KANJIBHAI SHIVDAN,ANOKBA KANJIBHAI,MADHUBEN KANJIBHAI,INDUBEN KANJIBHAI,GEETABEN KANJIBHAI,JITUDAN KANJIBHAI,SONALBEN KANJIBHAI,MANHARDAN KANJIBHAI,RITABEN KANJIBHAI,ANOKBA KANJIBHAI CHARAN	,RULE SERVED
43523	FA/678/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PALABHAI DESHABHAI,	RULE SERVED
43524	FA/679/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. NANKUJI PANCHANJI,MANSING NANKUJI	,RULE SERVED
43525	FA/680/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARASHIBHAI HIRAJIBHAI,	RULE SERVED
43526	FA/681/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI CHAKUBHAI SAKARIYA,	RULE SERVED
43527	FA/682/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALABHBHAI CHAKUBHAI SAKARIYA,	RULE SERVED
43528	FA/683/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHAMPABEN CHHAGANBHAI SAKARIYA,	RULE SERVED
43529	FA/684/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARABATBHAI ARJANBHAI,	RULE SERVED
43530	FA/685/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIMALBHAI ARJANBHAI,	RULE SERVED
43531	FA/686/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAJABHAI ARJANBHAI,	RULE SERVED
43532	FA/687/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAJUBHAI GHUSABHAI,	RULE SERVED
43533	FA/688/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVRAJBHAI GHUSABHAI SAKARIYA,	RULE SERVED
43534	FA/689/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	LALJIBHAI GHUSABHAI SAKARIYA,	RULE SERVED
43535	FA/690/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHUSABHAI BHURABHAI CHABHAD,	RULE SERVED
43536	FA/691/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPATBHAI NATHABHAI,	RULE SERVED
43537	FA/692/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	UKABHAI JINABHAI SAKARIYA,MOHANBHAI KESHAVBHAI SAKARIYA	RULE SERVED
43538	FA/693/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRAJIBHAI MADHABHAI SAKARIYA,MOHANBHAI KESHAVBHAI SAKARIYA	RULE SERVED
43539	FA/694/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATILAL ANANDBHAI SAKARIYA,	RULE SERVED

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43540	FA/695/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	ANANDBHAI CHAKUBHAI SAKARIYA,	RULE SERVED
43541	FA/696/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI RANABHAI VAGHABHAI,	RULE SERVED
43542	FA/697/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI DANABHAI RABARI,	RULE SERVED
43543	FA/698/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALABHBHAI HIRAJIBHAI,	RULE SERVED
43544	FA/699/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HANSABEN NAROTAMBHAI SAKARIYA,	RULE SERVED
43545	FA/700/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	LABHUBEN NARASIBHAI,BHIMJI NARASIBHAI,MANSUKHBHAI NARASIBHAI,NIMUBEN NARSIBHAI,CHAMPABEN NARASIBHAI,HANSABEN NARASIHAI,POWER OF ATTORNEY HOLDER	RULE SERVED
43546	FA/701/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMNIKLAL CHHAGANLAL SAKARIYA,CHHAGANBHAI SAVDASBHAI SAKARIYA,CHAMPABEN CHHAGANBHAI,ALKABEN CHHAGANBHAI,MENKABEN CHHAGANBHAI,PARULBEN CHHAGANBHAI	,RULE SERVED
43547	FA/702/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVAYATBHAI LAKHAMANBHAI,JAGMALBHAI LAKHAMANBHAI	RULE SERVED
43548	FA/703/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAYABHAI RAMSHIBHAI AAHIR,BHARATBHAI RAMSHIBHAI AAHIR,HSMUKHBHAI RAMSHIBHAI AAHIR,ASHOKBHAI RAMSHIBHAI AAHIR,BHUPATBHAI RAMSHIBHAI AAHIR	RULE SERVED
43549	FA/704/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAROTAMBHAI SAVDASBHAI SAKARIYA,	RULE SERVED
43550	FA/705/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHIRUBEN MERAMBHAI RABARI,GHOSHA MERAMBHAI,MALUBEN MERAMBHAI,SHANTABEN MERAMBHAI,BHIKHABHAI MERAMBHAI,BAVABHAI MERAMBHAI RABARI,RANABHAI VAGHABHAI RABARI	RULE SERVED
43551	FA/706/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNABHAI CHAKUBHAI SAKARIYA,RAMESHBHAI PUNABHAI,PARSHOTTAM PUNABHAI,CHANA PUNABHAI,DIWALIBEN PUNABHAI,VAGHAJIBHAI PUNABHAI SAKARIYA	,RULE SERVED
43552	FA/707/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAIYABHAI MOHANBHAI SAKARIYA,JINABHAI MOHANBHAI SAKARIYA,POWER OF ATTORNEY HOLDER AND HIMSELF	RULE SERVED
43553	FA/708/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALJIBHAI KANJIBHAI,MUKTABEN VALJIBHAI SAKARIYA,PUSHPABEN VALJIBHAI,KIRANBEN VALJIBHAI,MITABEN VALJIBHAI,DHARMENDRQABHAI VALJIBHAI SAKARIYA	,RULE SERVED
43554	FA/709/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJIBHAI KALABHAI,	RULE SERVED
43555	FA/710/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAGDISHBHAI KABABHAI SAKARIYA,	RULE SERVED
43556	FA/711/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHUBHAI NATHABHAI BHEDA,	RULE SERVED
43557	FA/712/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KATHADBHAI NATHABHAI,	RULE SERVED
43558	FA/713/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MESURBHAI NATHABHAI,	RULE SERVED
43559	FA/714/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI CHANABHAI BUTANI,	RULE SERVED

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43560	FA/715/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHALAL NAGAJIBHAI BUTANI,	RULE SERVED
43561	FA/716/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DINESBHAI MOHANBHAI BUTANI,	RULE SERVED
43562	FA/717/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHUSABHAI NATHABHAI BUTANI,	RULE SERVED
43563	FA/718/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI RANABHAI RAJABHAI,	RULE SERVED
43564	FA/719/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JESHABHAI RAJABHAI,PANCHABHAI RAJABHAI	RULE SERVED
43565	FA/720/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RABARI PANCHABHAI RAJABHAI,	RULE SERVED
43566	FA/721/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RUDABHAI MANANDBHAI HARIJAN,	RULE SERVED
43567	FA/722/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHABHAI HARIBHAI PANELIYA,	RULE SERVED
43568	FA/723/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KARAMSHIBHAI KARSANBHAI SAKARIYA,	RULE SERVED
43569	FA/724/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAYABHAI LIMBABHAI SAKARIYA,	RULE SERVED
43570	FA/725/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVJIBHAI NANJIBHAI SAKARIYA,	RULE SERVED
43571	FA/726/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALABHBHAI KARSANBHAI SAKARIYA,	RULE SERVED
43572	FA/727/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JINABHAI KARSANBHAI SAKARIYA,	RULE SERVED
43573	FA/728/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHAGANBHAI KARSANBHAI SAKARIYA,	RULE SERVED
43574	FA/729/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABUBHAI PUNABHAI,CHHAGANBHAI PUNABHAI,DHIRAJBHAI PUNABHAI	RULE SERVED
43575	FA/730/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	UKABHAI PALABHAI,	RULE SERVED
43576	FA/731/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOBARBHAI PALABHAI,	RULE SERVED
43577	FA/732/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAVJIBHAI KABABHAI SAKARIYA,	RULE SERVED
43578	FA/733/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABUBHAI KARSANBHAI,GHUSABHAI KARSANBHAI BHESANIYA	RULE SERVED
43579	FA/734/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVAYATBHAI LAKHAMANBHAI,JAGMALBHAI LAKHAMANBHAI	RULE SERVED
43580	FA/735/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF DECD. RUDABHAI KABABHAI BUTANI,MANIBEN RUDABHAI BUTANI,KESHUBHAI RUDABHAI,LABHUBEN RUDABHAI,DIWALIBEN RUDABHAI,VAJIBEN RUDABHAI	,RULE SERVED
43581	FA/736/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI DUNGARBHAI PANELIYA,DUNGARBHAI PUNABHAI PANELIYA	RULE SERVED
43582	FA/737/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAGHAVBHAI PUNABHAI,CHAKUBHAI RAGHAVBHAI	RULE SERVED
43583	FA/738/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI BHIKHABHAI,RAJABHAI BHIKHABHAI,PREMJIBHAI BHIKHABHAI,BHIMJIBHAI BHIKHABHAI,SAMJUBEN BHIKHABHAI,NANDUBEN BHIKHABHAI	RULE SERVED
43584	FA/739/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVATIBEN KABABHAI,HANSABEN KABABHAI,SHARDABEN KABABHAI,RAMABEN KABABHAI	RULE SERVED

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43585	FA/740/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAVJIBHAI KANJIBHAI,	RULE SERVED
43586	FA/741/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHURABHAI NATHABHAI PAGHADAL- GUARDIAN OF MINOR VALLABHBHAI BHURABHAI,	RULE SERVED
43587	FA/742/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYANTIBHAI BACHUBHAI PAGHADAL,	RULE SERVED
43588	FA/743/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABUBHAI BACHUBHAI PAGHADAL,	RULE SERVED
43589	FA/744/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI RMAJIBHAI,MANJIBHAI RAMJIBHAI	RULE SERVED
43590	FA/745/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI RAMJIBHAI HIRAPARA,	RULE SERVED
43591	FA/746/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI CHHAGANBHAI MOVALIYA,	RULE SERVED
43592	FA/747/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATILAL CHHAGANBHAI MOVALIYA,	RULE SERVED
43593	FA/748/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANIBEN NATHABHAI MAKANI,LABHUBEN NATHABHAI,SAVITABEN NATHABHAI,KADVIBEN NATHABHAI,KISORBHAI NATHABHAI MAKANI	RULE SERVED
43594	FA/749/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHANDUBHAI SAMBHUBHAI PAGHADAL,	RULE SERVED
43595	FA/750/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHIRUBHAI PANCHABHAI,	RULE SERVED
43596	FA/751/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	AAMBABHAI ANANDBHAI PAGHADAL,	RULE SERVED
43597	FA/752/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHABHAI ANANDBHAI PAGHADAL,	RULE SERVED
43598	FA/753/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVIBEN JAGABHAI,RAMESHBHAI JAGABHAI,MADHUBEN JAGABHAI,JYOTSNABEN JAGABHAI,VINUBHAI JERAMBHAI MOVALIAY	RULE SERVED
43599	FA/754/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHUBHAI SAMBHUBHAI,	RULE SERVED
43600	FA/755/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KISORBHAI NATHABHAI MAKANI,	RULE SERVED
43601	FA/756/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANJIBHAI BHIMABHAI HIRAPARA,	RULE SERVED
43602	FA/757/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	TIDABHAI BABUBHAI,	RULE SERVED
43603	FA/758/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAJIBEN JERAMBHAI,VINOD JERAMBHAI,SHILESHBHAI JERAMBHAI,HARSHAGAURI JERAMBHAI	RULE SERVED
43604	FA/759/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HASMUKHBHAI KADVABHAI RAMANI,	RULE SERVED
43605	FA/760/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DINESHBHAI KADVABHAI RAMANI,	RULE SERVED
43606	FA/761/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJANBHAI VELABHAI MOVALIYA,	RULE SERVED
43607	FA/762/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASAMATBHAI KELYANBHAI,DIVALIBEN JASAMATBHAI,BHIKHUBHAI JASAMATBHAI,PARVATIBEN BHIKHABHAI	RULE NOT RECD BACK,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43608	FA/763/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KACHARABHAI MANJIBHAI PAGHADAL,JIVRAJBHAI KACHARABHAI,NANDUBEN KACHARABHAI,JIVRAJBHAI KACHARABHAI,SHARDABEN KACHARABHAI,MANJUBEN KACHARABHAI,JAYABEN KACHARABHAI,VINODBHAI KACHARABHAI	,RULE SERVED
43609	FA/764/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYANTIBHAI SAMBHUBHAI,	RULE SERVED
43610	FA/765/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIMABHAI BECHARBHAI,SHANTIBEN BHIMABHAI,DIWALIBEN BHIMABHAI,DHANABHAI BHIMABHAI,BABUBHAI BHIMABHAI,KESHUBHAI BHIMABHAI HIRAPARA AND BABUBHAI BHIMABHAI	,RULE SERVED
43611	FA/766/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMBHUBHAI MANJIBHAI,	RULE SERVED
43612	FA/767/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANJIBHAI RAMJIBHAI,	RULE SERVED
43613	FA/768/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI ANANDBHAI,LABHUBEN BACHUBHAI,MADHUBEN BACHUBHAI,JAYABEN BACHUBHAI,LILIBEN BACHUBHAI,VIJYABEN BACHUBHAI,BABUBHAI BACHUBHAI AND JAYANTU BACHU	RULE SERVED
43614	FA/769/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HITESBHAI MOHANBHAI HIRANI,MOHANBHAI RAGHAVBHAI	RULE SERVED
43615	FA/770/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI MOHANBHAI HIRANI'S,MOHANBHAI RAGHAVBHAI	RULE SERVED
43616	FA/771/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHARAN JASKARANBHAI LAKHAMSIBHAI,ISHWARDAN LAKHANSHI,BALUBHA LAKHANSHI,DHIRUBHAI BHIKHUBHAI	RULE SERVED
43617	FA/772/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMJUBEN SHAMJIBHAI,HANSABEN SHAMJIBHAI,CHANDULAL SHAMJIBHAI,SAVITABEN SHAMJIBHAI,JAYABEN SHAMJIBHAI	RULE SERVED
43618	FA/773/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMBHUBHAI LIMBABHAI,	RULE SERVED
43619	FA/774/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI PANCHABHAI MOVALIYA,	RULE SERVED
43620	FA/775/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHIRUBHAI PANCHABHAI MOVALIYA,	RULE SERVED
43621	FA/776/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJANBHAI VELABHAI,	RULE SERVED
43622	FA/777/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	TIDABHAI BABUBHAI,	RULE SERVED
43623	FA/778/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JINABHAI BAVABHAI,JAYANTIBHAI BAVABHAI,DHANJIBHAI BAVABHAI	RULE SERVED
43624	FA/779/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANJIBHAI BAVABHAI,RAIYABHAI BAVABHAI'S	RULE SERVED
43625	FA/780/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAJIBEN JERAMBHAI,SHAILESHBHAI JERAMBHAI,HARSHABEN JERAMBHAI,VINODBHAI JERAMBHAI	RULE SERVED
43626	FA/781/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALLABHBHAI RUDABHAI CHOVATIYA,	RULE SERVED
43627	FA/782/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI RUDABAHI CHOVATIYA,	RULE SERVED
43628	FA/783/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOBARBHAI MADHABHAI,	RULE SERVED
43629	FA/784/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAVABHAI LIMBABHAI,	RULE SERVED

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43630	FA/785/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RANCHHODBHAI LIMBABHAI,	RULE SERVED
43631	FA/786/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANCHABHAI LIMBABHAI,	RULE SERVED
43632	FA/787/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHABHAI LIMBABHAI,	RULE SERVED
43633	FA/788/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABUBHAI VELABHAI,	RULE SERVED
43634	FA/789/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANJIBHAI BHIMABHAI HIRAPARA,	RULE SERVED
43635	FA/790/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHABHAI RAMJIBHAI HIRAPARA,	RULE SERVED
43636	FA/791/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANGDASBHAI VELABHAI,	RULE SERVED
43637	FA/792/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANJIBHAI RAMJIBHAI HIRAPARA,	RULE SERVED
43638	FA/793/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHAVBHAI SAMBHUBHAI PAGHADAL,	RULE SERVED
43639	FA/794/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KESHUBHAI BHIMABHAI HIRAPARA,BHIMABHAI BECHARBHAI,BABUBHAI BHIMABHAI	RULE SERVED
43640	FA/795/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHUPATBHAI BALUBHAI,MUKESHBHAI BALUBHAI	RULE SERVED
43641	FA/796/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMANTBHAI PRAGJIBHAI,SHAILESHBHAI PRAGJIBHAI,RAMAGAURI PRAGJIBHAI,DIWALIBEN PRAGJIBHAI,LAVABHAI BHAGVANBHAI RAMANI	RULE SERVED
43642	FA/797/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVIBEN JAGABHAI,RAMESHBHAI JAGABHAI,MADHUBEN JAGABHAI,JYOTSNABEN JAGABHAI,NITINKUMAR JAGABHAI,VINODBHAI JERAMBHAI MOVALIYA	RULE SERVED
43643	FA/798/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASAMATBHAI KALYANBHAI,DIVALIBEN JESAMATBHAI,BHIKHUBHAI JASAMATBHAI,PARVATIBEN BHIKHUBHAI,VINODBHAI JERAMBHAI	,RULE SERVED
43644	FA/799/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAVABHAI KALYANBHAI,BHURABHAI BAVABHAI,DHANJIBHAI BAVABHAI	RULE SERVED
43645	FA/800/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEMIBEN BABUBHAI,KALUBHAI BABUBHAI,TIDABHAI BABUBHAI	RULE SERVED
43646	FA/801/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHANABHAI DANABHAI,	RULE SERVED
43647	FA/802/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVJIBHAI TAPUBHAI RADADIYA,	RULE SERVED
43648	FA/803/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOVINDBHAI TAPUBHAI RADADIYA,	RULE SERVED
43649	FA/804/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPATBHAI VELABHAI,THAKARASHIBHAI VELABHAI,JIVATIBEN VELABHAI,DHIRUBHAI VELABHAI	RULE NOT RECD BACK,RULE SERVED
43650	FA/805/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVATIBEN NARSHIBHAI,HANSRAJBHAI NARSHIBHAI,LAVJIBHAI NARSHIBHAI,JAYANTIBHAI,JAYABEN NARSHIBHAI,VILASBEN NARSHIBHAI,MANJIBHAI NARSHIBHAI,CHAKUBHAI NARSHIBHAI	RULE SERVED
43651	FA/806/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DUDHIBEN DEVRAJBHAI SENJALIYA,JAYABEN DEVRAJBHAI SENJALIYA,KESHAVBHAI DEVRAJBHAI SENJALIYA,POPATBHAI DEVRAJBHAI SENJALIYA	RULE SERVED

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43652	FA/807/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOBARBHAI THAKARSHIBHAI,	RULE SERVED
43653	FA/808/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MUKESHBHAI RAJNIBHAI PAGHADAL,	RULE SERVED
43654	FA/809/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	KISORBHAI RAJNIBHAI PAGHADAL,	RULE SERVED
43655	FA/810/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHIRUBHAI BHAGVANBHAI PAGHADAL,	RULE SERVED
43656	FA/811/2015	10/08/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGVANBHAI UKABHAI PAGHADAL,	RULE SERVED
43657	FA/812/2015	02/08/2017	HITESHBHAI PUNAMBHAI MAKWANA,	MR KULDEEP D SHARMA	PALLAVIBEN HITESHBHAI MAKWANA,	MR AFTABHUSEN ANSARI
43658	FA/813/2015	02/08/2017	HITESHBHAI PUNAMBHAI MAKWANA,	MR KULDEEP D SHARMA	PALLAVIBEN HITESHBHAI MAKWANA,	MR AFTABHUSEN ANSARI
43659	FA/817/2015	24/08/2017	NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RANJITLAL FATABHAI CHUNARA,KAUSHALYABEN RANJITBHAI CHUNARA,PRAVINBHAI GOVINDBHAI OD	RULE UNSERVED,MR MAKBUL I MANSURI
43660	FA/818/2015	15/06/2016	RAJENDRABHAI ALIAS SAMIRBHAI NATVARLAL SHAH,SANGEETABEN RAJENDRABHAI SHAH,MITHIL RAJENDRABHAI SHAH,RIPALBEN MITHILBHAI SHAH	MR ANAL S SHAH	CHANDRAJITBHAI NATVARLAL SHAH,HETALBEN CHANDRAJITBHAI SHAH,JAIMIT CHANDRAJITBHAI SHAH,TITHI CHANDAJITBHAI SHAH - MINOR	MR NILESH A PANDYA
43661	FA/821/2015	01/08/2016	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL BHARATBHAI PRABHUDAS,SPECIAL LAND AQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI
43662	FA/824/2015	22/09/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MANISHKUMAR AMRATBHAI RAVAL - DELETED,HARISHANKAR RAMESHWAR SINH,HEIRS OF DECD. SENDHABHAI RAICHANDBHAI RAVAL,BHIKHIBEN WIFE OF SENDHABHAI RAMCHANDBHAI RAVAL,GEETABEN SENDHABHAI RAVAL,SONALBEN SENDHABHAI RAVAL,RANCHHODBHAI SENDHABHAI RAVAL,ROHITBHAI SENDHABHAI RAVAL,SHAKRIBEN RAICHANDBHAI RAVAL	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR DHARMESH C GURJAR,REKHABEN C GURJAR
43663	FA/825/2015	18/08/2017	PANKAJBHAI BABUBHAI KANTARIA,	MR JM BAROT,MR HARESH H PATEL	DHILA UGHABHAI,ORIENTAL INSURANCE COMPANY LIMITED,BHAVESHKUMAR JAMNADAS KANANI,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR DAKSHESH MEHTA,MR PALAK H THAKKAR
43664	FA/827/2015	05/09/2017	ORIENTAL INSURANCE CO. LTD,	MR RITURAJ M MEENA	SHAH ATULKUMAR BABULAL,ASHOKBHAI DALSUKHBHAI SUTHAR,JAYANTILAL BHAISHANKAR JOSHI SIINCE DECD. TH' LEGAL HEIRS,KALPANABEN JAYANTILAL JOSHI (WIFE),MAYURBHAI JAYANTILAL JOSHI (SON),NAYANABEN W/O KRUNALBHAI D/O JAYANTILAL JOSHI,JOSHNABEN JAYANTILAL JOSHI (DAUGHTER),NANDKISHOR JAYANTILAL JOSHI (SON),NEW INDIA ASSU. CO. LTD,ARVINDBHAI AMARSINH RATHOD,MANILAL LALJIBHAI PATEL SINCE DECEASED THRO. LEGAL HEIRS,GORDHANBHAI MANIBHAI PATEL,PRAVINBHAI MANIBHAI PATEL,DILIPBHAI MANIBHAI PATEL	,NOTICE NOT RECD BACK,RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R.K.MANSURI
43665	FA/828/2015	30/07/2015	NEW INDIA ASSSURANCE COMPANY LTD,	MR KV GADHIA	DHANADEVI SHIVAJI PASWAN,JAY MAA AMBE CORPORATE,GUJARAT AMBUJA EXPORT LTD	
43666	FA/831/2015	05/09/2018	PUSHPABEN MAHIJIBHAI RABARI,	MS POOJA H HOTCHANDANI	GOPALDAS BHIKHABHAI RABARI,HDFC ERGO GENERAL INSURANCE CO LTD,SANJAYSINH AMARSINH PADHIYAR,NATIONAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR VC THOMAS

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43667	FA/833/2015	05/09/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	FATHER GEORGE NETIKKAT CMI,JOSEPH KONDOPOLI,KUVARBEN VISHRAM KERAI (DELETED)	DELETED,RULE SERVED,MR PRATIK Y JASANI
43668	FA/841/2015	29/04/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SANTOSHKUMAR RAJPATI @ RAJPATH YADAV,VIJAY MOTORS BODY WORKS	
43669	FA/842/2015	15/06/2015	JABIBEN KARMANBHAI,SETABHAI KARMANBHAI,RATILAL KARMANBHAI,NAVGHANBHAI KARMANBHAI	MR YV BRAHMBHATT	BHARVAD KANABHAI HARJIBHAI,VALIBEN W/O KANABHAI HARJIBHAI,BHOJABHAI KANABHAI,SOMIBEN D/O KANABHAI HARJIABHAI,MOHANBHAI RANCHODBHAI'S,PARSWANATH TOWNSHIP CO-OP. HSG. SOCIETY PART II,RAJIV PARK NARODA CO-OP HSG. SOCIETY LTD	
43670	FA/843/2015	18/12/2015	SHREE HANSAVATI EXPORT PVT LTD,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	DAMODAR KHIMJI CHAMUNDIYA,	
43671	FA/844/2015	17/09/2018	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	HASINABAI W/D OF HANIFBHAI CHAVDA,KADAR HANIFBHAI CHAVDA,INTIYAZ HANIFBHAI CHAVDA,JAYESH ARJANBHAI AHIR	RULE SERVED,MR.HIREN M MODI
43672	FA/863/2015	21/06/2018	VELBAI NARAN VARSANI D/O NATHA HARJI HALAI,	(MR DEEPAK M SHAH),MR RAJAN D SHAH	NATHA HARJI HALAI,JADVA NATHA HALAI,DHANJI NATHA HALAI,RAVJI NATHA HALAI,HATHUSINH BHANJI JADEJA,MANJI DHANJI BHUVA,VALJI RAMJI VEKARIYA,DHANBAI VALJI VEKARIA W/D.,HAREJI VALJI VEKARIYA,MANJUBHAI HARISH BHANDERI (DAUGHTER),BHANBAI CHANDRESA (DAUGHTER),RADHABAI DEVASI (DAUGHTER),SHANTABAI PURSHOTTAM VARSANI (DAUGHTER),KASTURBAI VALJI VEKARIYA(DAUGHTER),HARISH NANJI BHANDERI,LALBAI MANJI KERAI,GOVIND MAVJI GORASIYA,GOPAL MAVJI GORASIYA,RITABEN GOPAL GORASIYA,STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER	,RULE SERVED,RULE UNSERVED,MR MEHUL SHARAD SHAH
43673	FA/864/2015	23/06/2015	RAJESHBHAI BABUBHAI PATEL,URMILABEN RAMJIBHAI PARMAR	MR VIMAL M PATEL	RAJNIKANT GAUTAMBHAI PATEL,SHARDABEN GAUTAMBHAI PATEL,GHANSHYAMBHAI @ DEVENDRABHAI DAHYABHAI PATEL,PALLAV GHANSHYAM PATEL,LUV GHAMSHYAM PATEL,HARESH KANAIYALAL MAJETHIYA	
43674	FA/866/2015	01/05/2015	ZUBEDA MUSA PATELIA,	MR ZUBIN F BHARDA	.,	
43675	FA/869/2015	01/08/2016	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL BABUBHAI CHATURDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
43676	FA/870/2015	04/05/2015	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYDEEPSINH GULABJI SOLANKI,CHAUHAN TUSHARBHAI RAJABHAI,MANSURI JAKIRHUSSAIN ADAMBHAI	
43677	FA/871/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	YASHMINBEN HUSSAINBHAI MATTHA - MINOR,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INS. CO. LTD	

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43678	FA/872/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUSABHAI HUSSAINBHAI BATAK,AMRINBEN MUSABHAI BATAK MINOR THRO' MUSABHAI HUSSAINBHAI BATAK,NAZMIBANU MUSABHAI BATAK MINOR THRO' MUSABHAI HUSSAINBHAI BATAK,ALFIZABEN MUSABHAI BATAK MINOR THRO' MUSABHAI HUSSAINBHAI BATAK,SAFVAN MUSABHAI BATAK MINOR THRO' MUSABHAI HUSSAINBHAI BATAK,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO. LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INSURANCE COMPANY LTD	
43679	FA/873/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUSABHAI HUSSAINBHAI BATAK,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INS. CO. LTD	
43680	FA/874/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HUSSAIN ISMAILBHAI KALVAT,SOYEBBHAI HUSSAINBHAI KALVAT MINOR THRO' HUSSAIN ISMAILBHAI KALVAT,HUJEFA HUSSAINBHAI KALVAT MINOR THRO' HUSSAIN ISMAILBHAI KALVAT,SAJID HUSSAINBHAI KALVAT MINOR THRO' HUSSAIN ISMAILBHAI KALVAT,SAYEED HUSSAINBHAI KALVAT MINOR THRO' HUSSAIN ISMAILBHAI KALVAT,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHA,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INSURANCE COMPANY LTD	
43681	FA/875/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HUSSAINBHAI ISMAILBHAI KALVAT,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INS. CO. LTD	
43682	FA/876/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HUSSAIN ISMAILBHAI KALVAT,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INS. CO. LTD	
43683	FA/877/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	YUSUFBHAI MAMMADBHAI TAJA,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INS. CO. LTD	
43684	FA/878/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHABHAI AHMAD @ AHEMADBHAI TAJA,HAJRABEN ISHABHAI TAJA,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHA,YUSUFKHA IBRAHIMKHA BELIM,HASSUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INSURANCE COMPANY LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43685	FA/879/2015	04/05/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAHMMAD @ HANIF HUSSAINBHAI TAJA MINOR THRO' AAYSHABEN HUSSAINBHAI TAJA,HASAMKHA DAUDKHA BELIM,HANIFBHAI HUSSAINBHAI PATHAN,YUSUFKHA IBRAHIMKHA BELIM,HARRUNBHAI MOHMADBHAI TAJA,UNITED INDIA INSURANCE CO LTD,YUNUSHKHA HAMIDKHA BELIM,MOHMAD HANIFBHAI SULEMANBHAI KALA,SHREE RAM GENERAL INS. CO. LTD	
43686	FA/880/2015	19/08/2016	LEGAL HEIRS OF DECD. IBRAHIM ISAPJI PATEL,MOHAMMAD IBRAHIM PATEL,MOHAMMAD HANIF GULAM MOHAMMAD PATEL	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	,NANAVATI & CO.
43687	FA/881/2015	19/08/2016	ISMAIL YUSUF BHULA,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	MR MANTHAN K BHATT,NANAVATI & CO.
43688	FA/882/2015	19/08/2016	HEIRS OF DECD. AMINA MUSEJI IBRAHIM PATEL,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	,NANAVATI & CO.
43689	FA/883/2015	19/08/2016	HEIRS OF MOHAMMAD IBRAHIM BHULA PATEL,BILAL IBRAHIM PATEL,AHMED ISMAIL IBRAHIM PATEL,FARIDA IBRAHIM PATEL	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD,ABDUL SATTAR IBRAHIM PATEL	,NANAVATI & CO.
43690	FA/884/2015	19/08/2016	HAJI ISMAIL IBRAHIM BHULA,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	,NANAVATI & CO.
43691	FA/885/2015	19/08/2016	GULAM MOHAMMAD ISAPJI PATEL,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	,NANAVATI & CO.
43692	FA/886/2015	19/08/2016	FATIMABEN WD/O DAUD PATEL,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	,NANAVATI & CO.
43693	FA/887/2015	19/08/2016	ILYAS DAUD PATEL,AIYUB DAUD PATEL	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD,ISUP DAUD PATEL	,NANAVATI & CO.
43694	FA/888/2015	19/08/2016	MOHAMMAD IBRAHIM ISAPJI PATEL,MOHAMMAD HANIF GULAM PATEL,ILYAS DAUD PATEL	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	,NANAVATI & CO.
43695	FA/889/2015	18/06/2015	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MANISHABEN HIMATBHAI,NAYNABEN GHANSHYMBHAI MINOR THRO' JIVRAJBHAI SHIVABHAI,SODHABHAI GANSHYAMBHAI MINOR THRO' JIVRAJBHAI SHIVABHAI,JIVRAJBHAI SHIVABHAI,HEIRS OF DECD. HEMUBHAI @ HIMATBHAI	,MS AMRITA AJMERA
43696	FA/891/2015	29/01/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJUBHAI R CHAVDA,PRAVINBHAI MELABHAI JADAV	RULE SERVED
43697	FA/900/2015	28/08/2017	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANISHABEN WD/O DECD. INKESHBHAI HAKRABHAI PARMAR,SHAILESH INKESHBHAI PARMAR- MINOR TRO' MANISHABEN WD/O DECD. INKESHBHAI HAKRABHAI PARMAR,KAILASH INKESHBHAI PARMAR- MINOR THRO' MANISHABEN WD/O DECD. INKESHBHAI HAKRABHAI PARMAR,SHIVRAJ INKESHBHAI PARMAR-MINOR THRO' MANISHABEN WD/O DECD. INKESHBHAI HAKRABHAI PARMAR,HAKRABHAI SAVJIBHAI PARMAR,VILASBEN HAKRABHAI PARMAR,DEEPSING NARSHINGBHAI BARAIYA,CHUNILAL SHURSINGBHAI DAMOR [DELETED]	DELETED,RULE SERVED
43698	FA/901/2015	01/09/2017	SHAKUNTALABEN GOPALSINH VARNAMIYA,DHARMENDRASINH GOPALSINH VARNAMIYA,RAJENDRASINH GOPALSINH VARNAMIYA	MR.HIREN M MODI	MAHENDRASINH PRABHATSINH SISODIYA,NIRAV C PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA

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43699	FA/906/2015	10/10/2015	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARWAD DHANABHAI LAKHABHAI,BHARWAD VINABEN JASWANTBHAI,BHARWAD KOKILABEN DHANABHAI,BHARWAD USHABEN DHANABHAI,BHARWAD MANJULABEN DHANABHAI,BHARWAD RAJUBHAI DHANABHAI,BHARWAD SURESHBHAI DHANABHAI,ASHVINBHAI KACHHRABHAI GAJERA,VIPULBHAI KACHHRABHAI GAJARA,RATHOD SHABIRHUSSAIN AHMADKHAN,VOHARA MILK UTPADAK SAHKARI MANDALI LTD,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR P P LAKHANI
43700	FA/907/2015	21/03/2016	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI NANUSING CHAUHAN,RANUBHAI VEERSINGHBHAI RAVAT	NOTICE SERVED,NOTICE SERVED BY DS
43701	FA/909/2015	07/04/2016	HAROLD OSCAR RATHOD,	MR PY DIVYESHVAR,PRIYANK P LODHA	ARCHITA HAROLD RATHOD,	MR PREMAL R JOSHI
43702	FA/911/2015	09/10/2017	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	THAKOR RUKHIBEN RUPAJI (DELETED),THAKOR DARIYABEN WD/O ISHWARJI RUPAJI,THAKOR AARTI ISHWARJI (MINOR),THAKOR ASHABEN ISHWARJI (MINOR),THAKOR PRAKASHBHAI ISHWARJI (MINOR),THAKOR SAGAR ISHWARJI,THAKOR AMRUTJI LEBUJI	DELETED,RULE SERVED,MR KK THAKKAR,MS ASHLESHA M PATEL
43703	FA/913/2015	08/07/2015	SUNITABEN W/O RAVIBHAI GHANSHYAMLAL MALPANI D/O OMPRAKASH MALANI,	MR HARSHADRAY A DAVE	RAVIBHAI GHANSHYAMLAL MALPANI,	MR. SURAJ A SHUKLA
43704	FA/914/2015	07/05/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	VINAYKUMAR MAGANBHAI VARIA,SUSHILABEN WD/O VINAYKUMAR MAGANBHAI VARIA,RAJESHBHAI VINAYKUMAR VARIA,HITESHKUMAR VINAYKUMAR VARIA,PARITABEN VINAYKUMAR VARIA,MAGANBHAI DEVABHAI VARIA,KAMALABEN MAGANBHAI VARIA,SHANABHAI VIRSING BARIA,KANCHANBHAI BHAGABHAI BARIA,NATIONAL INSURANCE COMPANY LTD	
43705	FA/915/2015	07/05/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNABHAI MATHURBHAI BARIA,MATHURBHAI RAYJIBHAI ABRIA F/O PUNABHAI MATHURBHAI BARIA,KAVITABEN MATHURBHAI BARIA M/O PUNABHAI MATHURBHAI BARIA,USHABEN WD/O PUNABHAI BARIA,BABUBHAI JESINGBHAI BARIA,KANCHANBHAI BHAGABHAI BARIA,NATIONAL INSURANCE COMPANY LTD	
43706	FA/924/2015	07/05/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI GAGJIBHAI,	
43707	FA/925/2015	07/05/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYENDRAKUMAR DEVJIBHAI,PATEL SUBHADRABEN DEVJIBHAI,PATEL DHERMISTABEN DEVJIBHAI,PATEL REVABEN DEVJIBHAI	
43708	FA/926/2015	07/05/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LALJIBHAI AMBARAMBHAI,	
43709	FA/927/2015	07/05/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI THAKARSHIBHAI,PATEL HARJIVAN NAGJIBHAI,PATEL SHARDABEN NAGJIBHAI,PATEL MANSHUKBHAI NAGJIBHAI,PATEL RANJANBEN NAGJIBHAI,PATEL VASHUDEVBHAI NAGJIBHAI,PATEL RAJESHBHAI NAGJIBHAI,PATEL PRABHUBHAI THAKARSHIBHAI	
43710	FA/928/2015	07/05/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI VITHALBHAI GORDHANBHAI,	
43711	FA/929/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JYANTIBHAI MOHANLAL,PATEL NATVARLAL MOHANLAL	RULE SERVED
43712	FA/930/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL KACHARABHAI PATEL,PATEL PALIBEN AMBARAM	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43713	FA/931/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI DAHYABHAI,	MR AV PRAJAPATI
43714	FA/932/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MANORBHAI ZAVERBHAI PATEL,PATEL MATHURBHAI RAMESHCHANDRA MANORBHAI	,RULE SERVED
43715	FA/934/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHVLAL KESHAVLAL AMTHUDAS,	RULE SERVED
43716	FA/935/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI AMBARAM,	RULE SERVED
43717	FA/938/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSOTTAMBHAI SHIVRAM,	RULE SERVED
43718	FA/939/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI MANORDAS KHODIDAS,	RULE SERVED
43719	FA/940/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI JOITARAM,	RULE SERVED
43720	FA/942/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANUBHAI TRIBHOVANDAS,	RULE SERVED
43721	FA/943/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ARVINDBHAI ALIAS RASIKBHAI PARSOTTAMBHAI,	RULE SERVED
43722	FA/944/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VIRSANGJI HAMIRJI,	RULE SERVED
43723	FA/945/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI KACHARABHAI,	RULE SERVED
43724	FA/946/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BHAGUBHAI KASHIRAM PATEL,PATEL PARVATIBEN BHAGUBHAI	,RULE SERVED
43725	FA/947/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI KESHAVLAL MAGANDAS,	MR AV PRAJAPATI
43726	FA/948/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAVAR CHANDUBHAI DALSUKHBHAI,	RULE SERVED
43727	FA/949/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI JETHABHAI PANCHAL,PANCHAL VINODKUMAR NARSINHBHAI	,RULE SERVED
43728	FA/950/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NANUBHAI MAGANBHAI,	RULE SERVED

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43729	FA/953/2015	07/05/2015	HARSH JANKINATH SAHANI,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	BABUBHAI RAVJIBHAI AHIR,PARBHUBHAI SOMABHAI AHIR,NAMABHAI RAMABHAI AHIR,FAKIRBHAI MANGABHAI AHIR,DEVABHAI GOVANBHAI @ BANABHAI AHIR,BALUBHAI RAMABHAI AHIR,HARSHADBHAI CHIMKABHAI PATEL,KAMALBHAI SHARADBHAI PATEL,SHARADBHAI NARANBHAI PATEL,JIGNESHBHAI KARSHANBHAI PATEL,DHIRAJBHAI GOVANBHAI PATEL,VASANBHAI BHOVANBHAI AHIR,RAMJIBHAI AMTHABHAI PATEL,PARESHBHAI RAMJIBHAI PATEL,PIYUSHBHAI RAMJIBHAI PATEL,JAYESHBHAI MAFATBHAI PATEL,LALABHAI BHOVANBHAI AHIR,BHAGABHAI BHOVANBHAI AHIR,DEVABHAI RAVJIBHAI AHIR,LALLUBHAI RAVJIBHAI AHIR,RAMIBEN RAVJIBHAI AHIR,SHANTIBEN RAVJIBHAI AHIR,NANUBHAI RAVJIBHAI AAHIR,SOMIBEN WD/O DHANJIBHAI RAVJIBHAI AHIR,SUMANBHAI DHANJIBHAI AHIR,DAHYABHAI DHANJIBHAI AHIR,MANUBHAI DHANJIBHAI AHIR,NAYANABEN DHANJIBHAI AHIR,GANDABHAI MANGABHAI AHIR,CHHAGANBHAI MANGABHAI AHIR,REVJIBHAI MANGABHAI AHIR,SHANTIBEN WD/O JAIRAM MANGA AHIR,NAVINBHAI @ NAVNITBHAI JERAMBHAI AHIR,RAMILABEN D/O JERAM MANGA AHIR,KANTABEN D/O JERAM MANGA AHIR,RAMABHAI GOVANBHAI,CHHIMIBEN GOVANBHAI AHIR,DURLABHBHAI BHAVJIBHAI AHIR,KASHIBEN WD/O BHUDABHAI DAHYA AHIR,NAGINBHAI DAHYABHAI AHIR,GOPALBHAI DAHYABHAI AHIR,SUMANBHAI DAHYABHAI AHIR,SHAILESHBHAI DAHYABHAI AHIR,MANJULA DAHYABHAI AHIR,AMBHABEN DAHYABHAI AHIR,RATNABHAI GOSAIBHAI AHIR,BHULIBEN WD/O SUKHA GOSAI AHIR,VALLABHBHAI GOSIBHAI AHIR,SOMABHAI GOSAIBHAI AHIR,MOHMED FEJAL ABDUL KAPADIA,INDRAVADAN HIRALAL ITHWALA,JOI MAHESHBHAI GODHIVALA,VASANTBHAI GOVANBHAI AHIR,MAHESHBHAI MOTIRAM GODIVALA,JAYDEEP GREEN HOUSE PVT LTD,S G P SALE,MANISH HARENDRASINH PARMAR	
43730	FA/954/2015	14/07/2015	RAMKUBHAI KALUBHAI VALA,SUMITRABEN SHIVRAJBHAI KOTILA	MR MRUGEN K PUROHIT	RAJULA NAGAR PALIKA,	
43731	FA/964/2015	31/08/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	HARJIVANBHAI MANISHANKERBHAI BARAIYA,BHAVNABEN ALIAS BHANUBEN HARJIVANBHAI BARAIYA,PRIYANKABEN HARJIVANBHAI BARAIYA,MINABEN HARJIVANBHAI BARAIYA MINOR THRO' HARJIVANBHAI MANISHANKERBHAI BARAIYA,JAYSUKH HARJIVANBHAI BARAIYA MINOR THRO' HARJIVANBHAI MANISHANKERBHAI BARAIYA,SURUBHA JITUBHA SARVAIYA,RAJDIPSINH SURUBHA SARVAIYA,IFFCO TOKIYO GENERAL INSURANCE CO LTD,SHARADBHAI BHUPATBHAI PANDYA	NOTICE SERVED
43732	FA/965/2015	31/08/2015	NATIONAL INSURANCE CO. LTD,	MR MEHUL SHARAD SHAH	HUSAINABEN WD/O SIRAJSHA RAFAI,SIMARAN SIRAJSHA RAFAI MINOR THRO' HUSAINABEN WD/O SIRAJSHA RAFAI,AYANSHA SIRAJSHA RAFAI - MINOR THRO' HUSAINABEN WD/O SIRAJSHA RAFAI,ALARAKHSHA ABDULSHA RAFAI,HAVABEN ALARAKHSHA RAFAI,SURUBHA JITUBHA SARVAIYA,RAJDIPSINH SURUBHA SARVAIYA,IFFCO TOKIYO GENERAL INSURANCE CO LTD,SHARADBHAI BHUPATBHAI PANDYA	NOTICE SERVED

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43733	FA/966/2015	16/03/2016	PRAVINBHAI JAYANTIBHAI PATEL,ASHABEN PRAVINBHAI PATEL,ANKITABEN PRAVINBHAI PATEL	MR PH BUCH,CHINTAN U PATEL	JAYANTIBHAI CHHAGANBHAI PATEL,UNITED INDIA INSURANCE COMPANY LTD	UNSERVED EXPIRED (R), (MR MAULIK J SHELAT)
43734	FA/974/2015	09/07/2015	LALITABEN W/O MUKESHKUMAR SOLANKI,	MR HB CHAMPAVAT	MUKESHKUMAR A SOLANKI,	MR BHUNESH C RUPERA,MR. M B SHEKHAWAT
43735	FA/975/2015	09/07/2015	LALITABEN W/O MUKESHKUMAR SOLANKI,	MR HB CHAMPAVAT	MUKESHKUMAR A SOLANKI,	MR BHUNESH C RUPERA,MR. M B SHEKHAWAT
43736	FA/995/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DIVANJI RAVAJI,KARSHANJI GOVAJI	,NOTICE SERVED,MR AV PRAJAPATI
43737	FA/996/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR VIRAMJI CHELAJI,THAKOR BABUJI VIRAMJI	NOTICE SERVED,UNSERVED EXPIRED (N)
43738	FA/997/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR VALAJI KACHARAJI,THAKOR SHIVAJI VALAJI	UNSERVED EXPIRED (N)
43739	FA/998/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR VAGAJI UMEDJI,THAKOR SURSANGJI TALAJI,THAKOR KARNAJI SURSANGJI,THAKOR AJMALJI SURSANGJI,THAKOR KANUJI SURSANGJI,THAKOR GANGABEN NENAJI,THAKOR TINAJI NENAJI,THAKOR MANAJI NENAJI	NOTICE NOT RECD BACK,NOTICE SERVED
43740	FA/999/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BANAJI JAVAJI,	UNSERVED EXPIRED (N)
43741	FA/1000/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR LAXMANJI AMRAJI,THAKOR SITABEN LAXMANJI	NOTICE SERVED,UNSERVED EXPIRED (N)
43742	FA/1001/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SWARUPJI LALAJI,	NOTICE SERVED
43743	FA/1002/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JASVANTJI LALAJI,	NOTICE SERVED
43744	FA/1003/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR ANUPJI ANADAJI,THAKOR ANUPJI ANADAJI,THAKOR KARSHANJI ANUPJI,THAKOR MANAJI ANUPJI,THAKOR SHANTABEN ANUPJI	,NOTICE NOT RECD BACK,NOTICE SERVED
43745	FA/1004/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SAMUBEN BHUPTAJI,	UNSERVED EXPIRED (N)
43746	FA/1005/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JITIBEN BADHAJI,	NOTICE SERVED
43747	FA/1006/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR CHHAGANJI GAMAJI,THAKOR DIVANJI CHHAGANJI	UNSERVED EXPIRED (N)
43748	FA/1007/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR HEMTAJI AMRAJI,THAKOR SOMAJI HEMTAJI,THAKOR CHANDABEN HAMTAJI	,NOTICE SERVED
43749	FA/1008/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF THAKOR JAMBHAI MOTIJI,THAKOR KARSHANJI JORAJI	NOTICE NOT RECD BACK,NOTICE UNSERVED
43750	FA/1009/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AJAJI DALAJI,	NOTICE SERVED
43751	FA/1010/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF THAKOR MALBAI TALAJI,THAKOR DHIRAJI TALAJI	NOTICE SERVED
43752	FA/1011/2015	10/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR GABHUJI AMRAJI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43753	FA/1014/2015	29/02/2016	VRAJLAL JASMAT KANERIYA,BHAGWANJI JASMAT KANERIYA	MR HARSHADRAY A DAVE	REKHABEN AMBA KUMBHANI,SAVITABEN MANSUKH KUMBHANI	MR AMAR D MITHANI
43754	FA/1018/2015	16/07/2015	PATEL JIGISHABEN D/O AMBALAL HARIBHAI PATEL,	MR RR VAKIL	STATE OF GUJARAT,	
43755	FA/1022/2015	20/09/2018	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	JEBUNNISA HUSSEINKHAN PATHAN,SAJIDKHAN HUSSEINKHAN PATHAN,MAJIDKHAN HUSSEINKHAN PATHAN,ASIFKHAN HUSSEINKHAN PATHAN,KANTIBHAI NATHUBHIA VASFODA,NARENDRABHAI J PATEL,NATIONAL INSURANCE COMPANY LTD.,MAHMAD ASLAM PATHAN	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
43756	FA/1024/2015	28/10/2015	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR NIKUNT K RAVAL	MARKAS FIROZ MASIHA,SONIYABEN MARKAS MASIHA,SAGIR SANIYA MARKASMASIHA,SAGIR ISHQHAK MARKAS MASIHA,SAGIR RADHIKA MARKASMASIHA,FIROZ FAZA MASIHA,JAGGIRO FIROZ MASIHA,GHANSHAYAM R AGRAWAL	
43757	FA/1025/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI ISHWARBHAI MOHANBHAI,	MR AV PRAJAPATI
43758	FA/1026/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRAVINJI SHAKARAJI,	MR AV PRAJAPATI
43759	FA/1027/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANAGING TRUSTEE OF AHMEDABAD PANJARAPOLE,	MR AV PRAJAPATI
43760	FA/1037/2015	21/08/2015	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	NEERUBEN BHAGWANSANG JADAV,MEHULKUMAR BHAGWANSANG JADAV,HEMAKSHIBEN BHAGWANSANG JADAV MINOR THRO' NEERUBEN BHAGWANSANG JADAV,CHIRAGKUMAR BHAGWANSANG JADAV MINOR THRO' NEERUBEN BHAGWANSANG JADAV,JASHWANTSINH AMARSINH PARMAR,M V DESAI	NOTICE SERVED BY DS,NOTICE UNSERVED,MR MOHSIN M HAKIM
43761	FA/1042/2015	22/07/2015	BHAVNABEN KAMLESHBHAI DESAI,	MR DHAVAL D VYAS	PRAKASHBHAI BHIKHABHAI PATEL,	
43762	FA/1044/2015	07/01/2016	JAHANGIRKHAN MUNAWARKHAN PATHAN,	MR SP MAJMUDAR	SAIYED MOHMEDSAHEB BADASAHEB BUKHARI,SAIYED HUSENISAHEB BADASAHEB BUKHARI,ANVARUNNISA HUSENISAHEB BUKHARI,NEHAL AHMED HUSENISAHEB BUKHARI,DILSHADBEGAM MIRASAHEB BUKHARI,SAIYED SAHEJADAHMED MIRSAHEB BUKHARI,JALILAKHTAR MIRASAHEB BUKHARI,ALIMOHMED RAJE MANKHONIA,ON BEHALF OF KULSUMBEN ALIMOHAMMAD MAKNONIYANA,HUSEN ALIMOHMED RAJE MAKNOJIA,ABDULSATIF HABIB VADNAGARA,ABDULVAHID USMANBHAI MANKNOJIA	,VIRAL K SHAH
43763	FA/1045/2015	26/06/2015	RITABEN W/O PRAVINKUMAR CHUNILAL PATEL,ARPITA PRAVINKUMAR PATEL,ISHAN PRAVINKUMAR PATEL,CHANCHALBEN CHUNILAL PATEL	MR.HIREN M MODI	RAMRAJ HARNATHJI MINA,HARJITSINGH HARVATSINGH,NATIONAL INSURANCE CO LTD	
43764	FA/1046/2015	17/12/2017	NARESHBHAI HIRABHAI MAISURIYA,GITABEN NARESHBHAI MAISURIYA	MR.HIREN M MODI	VIRAL GOVINDBHAI RABARI,VINODBHAI MALABHAI DESAI,HDFC AGRO COMPANY LIMITED	RULE SERVED,MR VIBHUTI NANAVATI
43765	FA/1047/2015	01/10/2015	BHANJIBHAI PACHANBHAI PATEL,	GIRISH K PATEL,MR.R J PATEL	JAGALBEN WD/O DALABHAI SOMABHAI KOLI,JAMNABEN DALABHAI KOLI,DELETED,BHIKHABHAI DALABHAI KOLI,MANJUBEN DALABHAI KOLI,BABIBEN DALABHAI KOLI,ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD,MANJUBEN WD/O BABUJI THAKOR	
43766	FA/1049/2015	08/06/2015	MANSURBHAI FAZLEHUSEN GHEEWALA,	MR MTM HAKIM	HITENDRASINH MAKANSINH PUWAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,AHMEDBHAI YUSUFBHAI SHAIKH,ABDULLA IBRAHIM ADA,NEW INDIA ASSURANCE CO. LTD.	

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43767	FA/1050/2015	03/05/2016	SANJAYKUMAR NAVNITLAL VYAS,ALPESHKUMAR NAVNITLAL VYAS	MR MANISH J PATEL	GEETABEN JASHUBHAI ALIAS JASHVANTBHAI PATEL,HARDIK JASHUBHAI ALIAS JASVANTBHAI PATEL,DIMPAL JASHUBHAI ALIAS JASVANTBHAI PATEL,BHUMIKA JASHUBHAI ALIAS JASVANTBHAI PATEL,DAHIBEN LALABHAI PATEL,LALABHAI GANESHBHAI PATEL,IFFCO TOKYO GENERAL INSURANCE CO LIMITED	RULE SERVED,MR SHUSHIL R SHUKLA
43768	FA/1051/2015	08/06/2015	SANJAYKUMAR SATYANARAYAN THAKOR,	MR DN PANDYA	EASTERN CONTIMENTS PVT LTD,I C I C I LOMBARD GENERAL INSURANCE CO LTD	
43769	FA/1053/2015	09/06/2015	G H PARMAR,	MR.CHIRAG K SUKHWANI	JETPUR NAVAGADH NAGARPALIKA,	
43770	FA/1054/2015	24/06/2015	NALINIBEN BHARATBHAI VALA,BHARATBHAI BHAGWANDAS VALA	MR YS RAJPUT	HIRABEN CHOTALAL JETHWA,	
43771	FA/1058/2015	08/02/2016	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	NATVARLAL SHANABHAI CHAUHAN,MOHAMMAD HANIF KALUBHAI SHAIKH,PARESHBHAI NAVINBHAI KANSARA	,(MR PARESH M DARJI)
43772	FA/1060/2015	21/03/2016	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	NANUBEN GANESHBHAI SANKHAT,SOBHABEN GANESHBHAI SANKHAT,TIKU GANESHBHAI SANKHAT MINOR THRO' NANUBEN GANESHBHAI SANKHAT,VIPUL GANESHBHAI SANKHAT MINOR THRO' NANUBEN GANESHBHAI SANKHAT,HARESH GANESHBHAI SANKHAT MINOR THRO' NANUBEN GANESHBHAI SANKHAT,GANESHBHAI SUTHABHAI SANKHAT	RULE SERVED BY DS
43773	FA/1063/2015	16/10/2015	ABHESING RAHUBHAI RATHOD,	MR GC RAY	CHAMPABEN CHHAGANBHAI KODI- PATEL,CHHAGANBHAI BHHUPATBHAI KODI- PATEL,NEW INDIA ASSURANCE CO LTD	,MR AJAY R MEHTA
43774	FA/1064/2015	08/09/2017	UNITED INDIA INSURANCE COMPANY,	MR GC MAZMUDAR,MR HG MAZMUDAR	DIVABEN WD/O DESHALJI VAGHAJI THAKOR,SANTOKBEN @ SANTUBEN WD/O BHAVJI DESHLAJI,MINOR MADHUBEN BHAVJI,MINOR NITABEN BHAVJI,JASVINDARSING MALKITSING,SHANKARJI MAFAJI MALI,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R),MR MITESH L RANGRAS,MR NIRAV K PADHIYAR
43775	FA/1066/2015	03/05/2019	SUPERINTENDENT ARCHAEOLOGIST,	MS TRUSHA K PATEL	PATEL HARILAL KHODIDAS PATEL,PURIBEN WD-O HARILAL KHODIDAS PATEL,VARSHABEN HARILAL PATEL,BHARGAV HARILAL PATEL,NIRAV HARILAL PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR AMIT C NANAVATI
43776	FA/1067/2015	03/05/2019	SUPERINTENDENT ARCHAEOLOGIST,	MS TRUSHA K PATEL	BAROTA SHANTABEN VITTHALDAS AND BAROT RAMLAL CHHAGANLAL,BAROT CHANDRAKANT RAMLAL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR AMIT C NANAVATI
43777	FA/1068/2015	03/05/2019	SUPERINTENDENT ARCHAEOLOGIST,	MS TRUSHA K PATEL	VAGHRI LAXMANBHAI BABABHAI,VALIBEN LAXMANBHAI VAGHRI,SAVITABEN LAXMANBHAI VAGHRI,DADAMBEN LAXMANBHAI VAGHRI,JAYANTIBHAI LAXMANBHAI VAGHRI,VINABEN LAXMANBHAI VAGHRI,POONAM LAXMANBHAI VAGHRI,SURESH LAXMANBHAI VAGHRI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED,MR AMIT C NANAVATI
43778	FA/1069/2015	03/05/2019	SUPERINTENDENT ARCHAEOLOGIST,	MS TRUSHA K PATEL	VAGHRI CHANDUBHAI RAGHJIBHAI,RATILAL S/O CHANDUBHAI,POONAM S/O CHANDUBHAI,RAMAN S/O CHNADUBHAI,ASHOK S/O CHANDUBHAI,KESHAV S/O CHANDUBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,DECEASED LITIGANT,MR AMIT C NANAVATI
43779	FA/1070/2015	30/09/2015	KHADI GRAMODHYOG,	MR BHARAT SHAH	REGIONAL DIRECTOR,ALIAN RECOVERY OFFICER	NOTICE SERVED
43780	FA/1071/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL TULSIBHAI BALDEVBHAI,	MR AV PRAJAPATI

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43781	FA/1072/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI MANGALDAS,PATEL CHANCHALBEN MANAGALDAS	RULE SERVED,UNSERVED EXPIRED (R)
43782	FA/1073/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHATURBHAI SOMABHAI,	MR AV PRAJAPATI
43783	FA/1074/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HITENDRABHAI DAHYABHAI,	MR AV PRAJAPATI
43784	FA/1075/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RASIKBHAI RAMDAS,	MR AV PRAJAPATI
43785	FA/1076/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANUBHAI SOMNATH,	RULE SERVED
43786	FA/1077/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI CHANDULAL,	MR AV PRAJAPATI
43787	FA/1078/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHUBEN NARANBHAI,	MR AV PRAJAPATI
43788	FA/1079/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIVEDI MAHESHBHAI PRABHASHANKER,	RULE SERVED
43789	FA/1080/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHUBEN RAMESHBHAI,	MR AV PRAJAPATI
43790	FA/1081/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI TRIKAMDAS,PATEL PRADIPBHAI NARANBHAI	,MR AV PRAJAPATI
43791	FA/1082/2015	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIVEDI JIGNESH GIRISHCHANDRA,	RULE SERVED
43792	FA/1085/2015	24/06/2015	MAYUR SHANKARLAL PATEL,	MR KULDEEP D SHARMA	HINABEN MAYUR PATEL,	MR JV JAPEE
43793	FA/1086/2015	19/08/2016	HAVABEN ISMAIL IBRAHIM BHULA SINCE DECD. THROUGH ISMAIL IBRAHIM BHULA,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	RULE SERVED,NANAVATI & CO.
43794	FA/1095/2015	17/06/2015	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	KHENGARJI AKHERAJJI JADEJA,DRIVER NOT KNOWN,RASHMI MOHAN KERASHIYA,NEW INDIA ASSURANCE CO. LTD.,SHAMJI KANA AAHIR	
43795	FA/1097/2015	19/08/2016	IBRAHIM ISAPJI PATEL EXPIRED THROUGH HIS SON MOHAMMAD IBRAHIM PATEL,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	RULE SERVED,NANAVATI & CO.
43796	FA/1098/2015	19/08/2016	MOHAMMAD SAFI ISYUF BHULA SINCE DECD. THROUGH SON,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	RULE SERVED,NANAVATI & CO.
43797	FA/1099/2015	19/08/2016	GULAM MOHAMMAD ISAPJI PATEL,IBRAHIM ISAPJI PATEL SINCE DECD. THROUGH SON MOHAMMED IBRAHIM PATEL,ILYAS DAUD PATEL	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	RULE SERVED,NANAVATI & CO.
43798	FA/1100/2015	19/08/2016	AHMED ISMAIL BHULA,JUBEDA AHMED BHULA (WIFE),MOHAMMAD SAEED AHMED BHULA (SON),ARSHAD AHMED BHULA (SON),ASHAD AHMED BHULA (SON)	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO. LTD	RULE SERVED,NANAVATI & CO.
43799	FA/1104/2015	08/07/2016	NIRUBEN RANCHHODBHAI DABHI,	MR BP GUPTA	GAURANG MATHURBHAI LEUVA,	MR CHINTAN S POPAT
43800	FA/1105/2015	27/07/2015	PATEL BAKABHAI KACHARBHAI,PATEL HASMUKHBHAI KACHARABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43801	FA/1106/2015	27/07/2015	PATEL PARSHOTTAMDAS KALIDAS SINCE DECD. THROUGH HEIRS,PATEL DAHIBEN PASHABHAI,PATEL NARENDRABHAI PASHABHAI,PATEL BHARATBHAI PASHABHAI,PATEL ASHOKKUMAR PASHABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43802	FA/1107/2015	27/07/2015	SOMABHAI BECHARDAS PATEL SINCE DECD THROUGH HEIRS,PATEL SHAMALBHAI SOMABHAI,PATEL AMRUTBHAI SOMABHAI,PATEL KANTIBHAI SOMABHAI,PATEL MANIBEN SOMABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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43803	FA/1108/2015	27/07/2015	THAKORE GABHAJI BABAJI,THAKORE BHUPENDRASINH METAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43804	FA/1109/2015	27/07/2015	MADHAJI GALABJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43805	FA/1110/2015	27/07/2015	THAKORE GABHAJI BABAJI,TAHKORE BHUPENDRASINH METAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43806	FA/1111/2015	27/07/2015	PATEL KALABHAI KACHARBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43807	FA/1112/2015	27/07/2015	AMAJI MAGANJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43808	FA/1113/2015	27/07/2015	SOMABHAI BECHARDAS PATEL SINCE DECD THROUGH HEIRS,KANTIBHAI SOMABHAI,SHAMALBHAI SOMABHAI,AMRUTBHAI SOMABHAI,MANIBEN SOMABHAI,ATAJI MOHANJI THAKORE	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43809	FA/1114/2015	27/07/2015	PATEL AMBALAL ISHWARDAS,SAVITABEN AMBALAL PATEL,KOKILABEN AMBALAL PATEL,GIRISHBHAI AMBALAL PATEL,KAILASHBEN AMBALAL PATEL,JITENDRABHAI AMBALLA PATEL,DIPIKABEN AMBALAL PATEL	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43810	FA/1115/2015	27/07/2015	PATEL MANILAL DUNGARDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43811	FA/1116/2015	27/07/2015	PATEL DASHRATHBHAI CHATURBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43812	FA/1117/2015	27/07/2015	PATEL JUGABHAI SHANKARDAS SINCE DECD THROUGH HEIRS,PATEL TARABEN JUGABHAI,PATEL AMBALAL JUGABHAI,PATEL RANCHHODBHAI JUGABHAI,PATEL KAPILABEN JUGABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43813	FA/1118/2015	27/07/2015	PATEL HASHMUKHBHAI RAMANLAL,PATEL SHAILESHKUMAR BALDEVBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43814	FA/1119/2015	27/07/2015	MADHAJI GALABJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43815	FA/1120/2015	27/07/2015	PATEL JAYANTIBHAI AMBALAL,PATEL KOKILABEN BHARATBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43816	FA/1121/2015	27/07/2015	MANILAL VENIDAS PATEL SINCE DECD. THROUGH HEIRS,JAYANTIBHAI MANILAL PATEL,BABUBHAI MANILAL PATEL,KODIBEN MANILAL PATEL,KANTABEN MANILAL PATEL,CHAMPABEN MANILAL PATEL,HASHUBEN MANILAL PATEL,PATEL HIRABEN WIDOW OF MANILAL VENIDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43817	FA/1122/2015	07/10/2008	GALABJI RAMAJI,CHAMANJI JESANJI	MR HARNISH V DARJI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43818	FA/1123/2015	27/07/2015	AMBALAL PRABHUDAS PATEL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
43819	FA/1124/2015	22/07/2015	JAYDIPBHAI AMBALAL PATEL,	SHRIKAR H BHATT	BHAGWATIBEN CHHOTALAL PATEL,	
43820	FA/1125/2015	03/08/2015	PATEL GANDABHAI MULJIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MS KJ BRAHMBHATT
43821	FA/1126/2015	03/08/2015	PATEL NARSINHBHAI HANSRAJBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MS KJ BRAHMBHATT
43822	FA/1127/2015	03/08/2015	PATEL SOMNATHBHAI HANSRAJBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE SERVED,MS KJ BRAHMBHATT
43823	FA/1131/2015	08/02/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAJENDRASINHJI TAKHATSINHJI VAGHELA,	MS.SHIVANI V TRIVEDI
43824	FA/1132/2015	08/02/2017	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAIRMAN- AGRICULTURAL PRODUCE MARKET COMMITTEE,	MS.SHIVANI V TRIVEDI
43825	FA/1134/2015	29/07/2015	GANESH ARUN SONAR,	MR P P MAJMUDAR	SWATI GANESH SONAR,	MS ASHLESHA M PATEL
43826	FA/1137/2015	07/09/2015	AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL TRANSPORT SERVICE	MR HS MUNSHAW	HETAL MOHITKUMAR SHAH,FAIZ MAHMADKHAN SAVAIKHAN PATHAN	
43827	FA/1139/2015	05/09/2017	GEETABEN CHITRANJAN PATEL,HIRAL CHITRANJAN PATEL,PARTH CHITRANJAN PATEL MINOR THRO' MOTHER GEETABEN CHITRANJAN PATEL	MR.HIREN M MODI	PRAVINBHAI BHAGWANDAS ODA (DELETED),JITENDRA RAMANLAL BHATIYA,NATIONAL INSURANCE CO LTD	DELETED,RULE UNSERVED,(MR MAULIK J SHELAT)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43828	FA/1146/2015	20/10/2015	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RATNIBEN WD/O TITABHAI BHURIYA,RAJUBHAI RATNIBEN BHURIYA MINOR THRO' RATNIBEN WD/O TITABHAI BHURIYA,ARJUNBHAI RATNIBEN BHURIYA MINOR THRO' RATNIBEN WD/O TITABHAI BHURIYA,NANKIBEN MANGALIYABHAI BHURIYA,CHHITUBHAI BABUBHAI PADHIYAR,RAJESHKUMAR MANUBHAI PATEL	NOTICE SERVED,DELETED
43829	FA/1147/2015	15/03/2018	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ANANDKUMAR ARJUNJI THAKOR,HARSHADKUMAR KARSANBHAI PATEL	MR JM BAROT,MR AV PRAJAPATI,MR D M PRAJAPATI
43830	FA/1149/2015	24/06/2016	AMRUTBEN NEMCHANDBHAI,SAROJBEN CHANDULAL,GAUTAMBHAI KHIMJIBHAI,RAJAL KHIMJIBHAI,AMRUTBEN D/O KHIMJIBHAI BHARMALBHAI,SAVITABEN @ SAROJBEN D/O KHIMJIBHAI BHARMAL,UTTAMCHAND S/O KHIMJIBHAI BHARMAL,NEMCHAND LAKHAMSINH,SHANTAKUMARI NAMCHAND,SOMCHAND LAKHAMSINH	MR KM SHETH	OFFICER ON SPECIAL DUTY,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	GOVERNMENT PLEADER,MR RITURAJ M MEENA
43831	FA/1151/2015	29/06/2015	GENERAL MANAGER PA,	MR RITURAJ M MEENA	KALIDAS DHIRAMBHAI GOHIL,CHANDUBHAI LAKSHMANBHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
43832	FA/1153/2015	19/01/2017	MADHAVLAL HIMMATLAL SHAH,	MR. NISARG D SHAH	VINOD VADILAL GANDHI,VINAY ARVINDBHAI GANDHI,SANDIP SURYAKANT SHAH,NIKUNJ VINODCHANDRA SHAH,PARESH AMBALAL SHAH,JAYENDRA PARSHOTTAMDAS TUTWALA,BHAVIN NAVINCHANDRA SHAH,NITIN JAYANTILAL SHAH,KIRITKUMAR JAMANADAS SHAH,CHARITY COMMISSIONER	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY PUBLICATION IN NEWS,MR MI MERCHANT
43833	FA/1154/2015	29/07/2015	JIGNESHBHAI VINODCHANDRA PATEL,	MR SAGAR G YADAV	NEELAMBEN JIGNESHBHAI PATEL,	(MRS VD NANAVATI)
43834	FA/1159/2015	25/06/2015	PRABHATBHAI KARSHANBHAI DESAI,	VIRAL K SHAH	CHITRKUT FARM PVT. LTD.,RASIKBHAI DAVALBHAI PATEL BY HIMSELF AND AS A HEIR OF DECE.,KRUSHNAKANT MANILAL PATEL,CHINTAN ASHWINBHAI,USHNAS ASHWINBHAI,KOKILABEN KRUSHNAKANT KANTILAL,RUPABEN W/O KAMLESH MANILAL,NILAM ASHWINBHAI,MANAN ASHWINBHAI,JIGNESH ASHWINBHAI,NIRAV KAMLESHBHAI,KAMLESH MANILAL,ASHWIN MANILAL,SHANTABEN W/DO MANILAL GOKALDAS,VIPUL RASIKBHAI,PINAKINBEN VIPULBHAI,PUSHABEN W/DO GAUTAMBHAI MANILAL	
43835	FA/1160/2015	25/06/2015	PRABHATBHAI KARSANDAS DESAI,	VIRAL K SHAH	VISHWAMURTI FARM PVT. LTD.,RASIKBHAI DAVALBHAI PATEL,SAVITABEN D/O. DAVALBHAI PATEL	
43836	FA/1163/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAUSHIKBHAI CHINUBHAI,	MR AV PRAJAPATI
43837	FA/1164/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAVITABEN AMBARAMBHAI,	MR AV PRAJAPATI
43838	FA/1165/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANAPATBHAI RANCHODBHAI,	MR AV PRAJAPATI
43839	FA/1170/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAI NIKULBHAI KESHABHAI,	MR AV PRAJAPATI
43840	FA/1171/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VINODBHAI SOMABHAI,	RULE UNSERVED
43841	FA/1172/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAI NIKULBHAI KESHABHAI,	MR AV PRAJAPATI
43842	FA/1173/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI BABABHAI,	MR AV PRAJAPATI
43843	FA/1174/2015	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJESHKUMAR CHIMANBHAI BARIYA,RAMESHBHAI SABURBHAI PRAJAPATI,RAYLABHAI ABHESINGHBHAI PATEL	RULE SERVED,MR PADMRAJ K JADEJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43844	FA/1177/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAVITABEN AMBARAMBHAI,	MR AV PRAJAPATI
43845	FA/1179/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI PAROSATTAMBHAI,	MR AV PRAJAPATI
43846	FA/1180/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI RANCHODBHAI,	RULE SERVED
43847	FA/1183/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ATMARAMBHAI MAFATLAL,	UNSERVED EXPIRED (R)
43848	FA/1188/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRABHAI JERAMBHAI,	MR AV PRAJAPATI
43849	FA/1192/2015	06/02/2020	GHANSHAMBHAI POPATBHAI HIRPARA,RAMESHBHAI POPATBHAI HIRPARA,CHIMANBHAI NARSINHBHAI PATEL,BHIKHUBHAI VALLABHBHAI GAJERA	MR PRATIK Y JASANI,A R KADRI	HEIRS OF SENDHBHAI KHEMABHAI BHARVAD,NAGJI SENDHABHAI,JAGMALBHAI SENDHABHAI,MANIBEN SENDHABHAI,POTIBEN SENDHABHAI,LILUBEN W/D LATE HIRABHAI,SURESHBHAI HIRABHAI,DEVSHIBHAI HIRABHAI,GOPALBHAI HIRABHAI,GANGABEN HIRABHAI,KAMUBEN HIRABHAI,MADHUBEN SENDHABHAI,ZALUBEN SENDHABHAI,GELABHAI DENDHBHAI,BHAVANBHAI SENDHABHAI,HEIRS OF LATE RAJABHAI HARJIBHAI BHARVAD,RANCHODBHAI RAJABHAI,KALUBHAI RAJABHAI,GOVINDBHAI RAJABHAI,HAMIRBHAI RAJABHAI,ARJANBHAI RAJABHAI,NANUBHAI RAJABHAI,JASHUBEN RAJABHAI,GOPALBHAI RAJABHAI,ARJANBHAI FULJIBHAI,GAJARABEN MOBATSING,UDIBEN MOBATSING,BHIKHABHAI MOBATSING,MINBA MOBATSING,HEIRS OF LATE JIVAJI MOTIJI,BHIKHABHAI JIVAJI,MADHUBEN JIVAJI,RANCHODBHAI JIVAJI,SATTUBHAI JIVAJI,JANAKBEN JIVAJI,NANDUBEN JIVAJI,DAXABEN JIVAJI,SAHANBEN JAIVAJI	,RULE SERVED,MR NV GANDHI
43850	FA/1195/2015	08/07/2015	SHANTIJI MANGAJI THAKORE,GAGAJI JAVANJI THAKORE,BHAVESHKUMAR BABULAL SHAH,AMRATJI LALAJI THAKORE,KESHARBEN ROHITKUMAR THAKORE,MANJULABEN MAHESHJI THAKORE	SAQUIB S ANSARI	LILUJI GULABJI THAKORE,SHAMBHUJI SHIVAJI THAKORE,FULAJI SURSANGJI THAKORE,JIVANBHAI PASHABHAI PARMAR	
43851	FA/1196/2015	24/07/2015	BIPINBHAI SOMABHAI MACHHI,	MR SANDIP M PATEL	ILABEN W/O BIPINBHAI SOMABHAI MACCHI,	
43852	FA/1201/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BABUBHAI LALBHAI MOHANBHAI,RABARI JIVABHAI TALJABHAI,ADMINISTRATOR PF RABARI JAYRAMBHAI JIVABHAI,RABARI DALABHAI MOHANBHAI,RABARI HARGOVANBHAI TALJABHAI,RABARI SANKABHAI MOHANBHAI,RABARI LALLUBHAI MOHANBHAI	,MR AV PRAJAPATI
43853	FA/1202/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JORABHAI ZAVERBHAI,ADMINISTRATOR OF RABARI TALJABHAI JORABHAI,RABARI BABUBHAI LALLUBHAI JORABHAI	,MR AV PRAJAPATI
43854	FA/1203/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YASINBHAI DAUDBHAI MAREDIYA,IKBALBHAI DAUDBHAI MARADIYA,RABARI MOTIBHAI AMIBHAI	MR AV PRAJAPATI
43855	FA/1204/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULEMANBHAI JIVABHAI,ADMINISTRATOR OF IDRISHBHAI IBRAHIMBHAI SULEMANBHAI	,MR AV PRAJAPATI
43856	FA/1205/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI REVABHAI KHODABHAI,RABARI AMRATBHAI KHODABHAI,RABARI BHIKHABHAI ZAVERBHAI	MR AV PRAJAPATI
43857	FA/1206/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AJMALNATH HARINATH BAVA,	MR AV PRAJAPATI
43858	FA/1207/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI DHUDABAHI HARIBAHI,RABARI KHENGARBHAI OKHABHAI	MR AV PRAJAPATI

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43859	FA/1208/2015	14/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI POCHABHAI KALYANBHAI,	MR AV PRAJAPATI
43860	FA/1213/2015	05/08/2016	AHMADBHAI BHIKHABHAI MALEK,	MR AV PRAJAPATI	STATE OF GUJARAT,GROUP GENERAL MANAGER	GOVERNMENT PLEADER,M/S TRIVEDI & GUPTA
43861	FA/1214/2015	05/08/2016	ANIL KANTILAL DAVE,	MR AV PRAJAPATI	STATE OF GUJARAT,GROUP GENERAL MANAGER	RULE SERVED,M/S TRIVEDI & GUPTA
43862	FA/1215/2015	05/08/2016	MAFAJI MANAJI THAKOR,	MR AV PRAJAPATI	STATE OF GUJARAT,GROUP GENERAL MANAGER	RULE SERVED,M/S TRIVEDI & GUPTA
43863	FA/1216/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	GABHARA PRATAPSANG BABSANG,GABHARA UMEDSANG BABSANG	MR SK PATEL
43864	FA/1217/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA ARVINDBHAI KANSINH,	MR SK PATEL
43865	FA/1218/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KODARSANG GAMIRSANG CHAUHAN,	MR SK PATEL
43866	FA/1219/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA DHULSINH TAKHATSINH,MAKVANA RATANSANG PRATAPSANG	MR SK PATEL
43867	FA/1226/2015	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BABUJI DHIRAJI THAKOR (PARMAR),JASIBEN WD/O AMICHAND SAVSIJI THAKOR (PARMAR),NARESHJI S/O AMICHAND SAVSIJI THAKOR (PARMAR)- MINOR JASIBEN WD/O AMICHAND SAVSIJI THAKOR,TALSIBEN @ VANSIBEN W/O SAVSIJI MADHAJI THAKOR (PARMAR) [DELETED],SAVSIJI MADHAJI THAKOR (PARMAR) [DELETED]	DELETED,MR PANKAJ S CHAUDHARY
43868	FA/1227/2015	29/06/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	AJITSINH RATANSINH DABHI,VIKRAMSINH BADARSINH ZALA,BHARATKUMAR RADHESINH SODHA	RULE SERVED
43869	FA/1228/2015	12/12/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	BHAYJI VECHANBHAI VASAVA-LEGAL HEIRS OF DECD. KAMLESH BHAYJI,BHANUBEN BHAYJIBHAI VASAVA-LEGAL HEIRS OF DECD. KAMLESH BHAYJI,SAMAT NAVGHAN KARAVADRA,ZANZABHAI SIDI KESHVALA	RULE SERVED,MR KARTIK I SONI
43870	FA/1230/2015	08/07/2015	SANDESH DAILY NEWS PAPERS,FALGUNBHAI CHIMANBHAI PATEL,SANDESH LIMITED	(MRS VD NANAVATI)	SASHIKALA RAMSINH GAUR,LILAVATIBEN C PATEL,PARTHIV FALGUNBHAI PATEL MINOR THRO' FALGUNBHAI CHIMANBHAI PATEL,CHIMANBHAI STOCK HOLDING PVT LTD,AVANI PARIVAR INVESTMENT PVT LTD,SUVASANTI INVESTMENT PVT LTD,GUJARAT LIZ FINANCING LTD	,MR MRUGEN K PUROHIT
43871	FA/1231/2015	05/02/2020	JAYESHBHAI RAMANBHAI PATEL,	MR HM PARIKH,MR RASESH H PARIKH	PATEL CHANDRAKANTBHAI SHIVABHAI,PATEL HEMESHBHAI CHANDRAKANTBHAI,PATEL MINESHKUMAR CHANDRAKANTBHAI	MR.CHIRAG K SUKHWANI
43872	FA/1232/2015	13/07/2015	PRAMILABEN JASUBHAI WALA,	MR DR BHATT	VINOD D ADHIKARI,UNITED INDIA INSURANCE COMPANY LTD,JASUBHAI KALUBHAI,PREMILABEN JASUBHAI WALA,YASHPAL JASUBHAI WALA,HARPAL JASUBHAI WALA	,(MR MAULIK J SHELAT),MR AMRISH K PANDYA
43873	FA/1235/2015	25/10/2018	UNITED INDIA INSURANCE CO. LTD,	MR VC THOMAS	AMRUTBEN WD/O RAMESHBHAI CHANDUBHAI PARMAR,DHARMESHBHAI RAMESHBHAI PARMAR MINOR,ARJUNBHAI RAMESHBHAI PARMAR- MINOR,ANDARBA CHANDUBHAI PARMAR (DELETED),RAMANBHAI PURSOTAMDAS THAKOR,PANKAJBHAI MANSINH CHAUDHARY (DELETED)	DELETED,(MS DARSHANA S PANDIT),(MR PARESH M DARJI),HCLS COMMITTEE
43874	FA/1243/2015	05/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,MAFAJI MANAJI THAKOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
43875	FA/1244/2015	05/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,AHMADBHAI BHIKABHAI MALEK	RULE SERVED,MR AV PRAJAPATI
43876	FA/1245/2015	05/08/2016	OIL AND NATURAL GAS CORPORATION LTD,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,ANIL KANTILAL DAVE	RULE SERVED,MR AV PRAJAPATI

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43877	FA/1254/2015	23/01/2019	VINUBHAI VALLABHBHAI MAKWANA,SHARDABEN VINUBHAI MAKWANA,LADUBEN PARSHOTTAMBHAI MAKWANA	Z L KHAN	RAJUBHAI DAYABHAI SUTARIYA,	MR.DIPAK B PATEL
43878	FA/1256/2015	20/07/2015	RINKU D/O PRAVINBHAI JAYANTIBHAI DOSHI,	MR HITESH N ACHARYA,MR KRUNAL J JANSARI	OJASBHAI PRAVINCHANDRA SHAH,	MR VIMAL A PUROHIT,MR N S PARMAR
43879	FA/1257/2015	23/06/2016	MAGANBHAI MOHANBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
43880	FA/1258/2015	23/06/2016	GIRDHARBHAI MOHANBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION)OFFICER,EXECUTIVE ENGINEER	RULE SERVED
43881	FA/1259/2015	23/06/2016	DHIRUBHAI MOHANBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
43882	FA/1260/2015	23/06/2016	MADHABHAI MOHANBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	RULE SERVED
43883	FA/1261/2015	23/06/2016	BHAGVANBHAI MOHANBHAI,	MR NITIN M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	RULE SERVED
43884	FA/1262/2015	28/07/2015	HARSHADBHAI JAYANTIBHAI PATEL,LEELABEN JAYANTIBHAI PATEL	MR HM PARIKH,MR RASESH H PARIKH	MAHENDRABHAI ALIS MANHARPRASAD VITTHALBHAI PATEL,	MR RUTVIJ S OZA
43885	FA/1271/2015	24/08/2015	THE STATE OF GUJARAT,,THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	PRAVINABEN GIRDHARBHAI,SANJAY GIRDHARBHAI,DAKSHABEN GIRDHARBHAI,DILIPBHAI GIRDHARBHAI	RULE SERVED
43886	FA/1275/2015	08/08/2017	ANAND JAYENDRABHAI SHAH,	MR VILAV K BHATIA	KIRAN RASIKLAL THAKKAR,NIRAJ JAYANTIBHAI CHANDRA (DELETED),KHUSHBU AUTO FINANCE LTD [DELETED],UNITED INDIA INSURANCE COMPANY LTD,UNITED INDIA INSURANCE COMPANY LTD	,DELETED,SERVED BY AFFIX. (R),MR RATHIN P RAVAL
43887	FA/1277/2015	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	CHHANABHAI BODHABHAI RATHOD(DELETED),ALIBHAI SUMARBHAI JOBAN,NARENDRABHAI RAMESBHAI VASAVA,DIVYA NARENDRABHAI VASAVA,RAJ NARENDRABHAI VASAVA,DHRUV NARENDRABHAI VASAVA,SITABEN RAMESHBHAI VASAVA,RAMESHBHAI KALIDAS VASAVA	,DELETED,MR NV SOLANKI,MR.HIREN M MODI
43888	FA/1278/2015	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	CHHANABHAI BODHABHAI RATHOD(DELETED),ALIBHAI SUMARBHAI JOBAN,BHAVSINGBHAI P VASAVA,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,USHABEN NARENDRABHAI VASAVA,DIVYA NARENDRABHAI VASAVA,RAJ NARENDRABHAI VASAVA,DHRUV NARENDRABHAI VASAVA	DELETED,RULE SERVED,DECEASED LITIGANT,MR NV SOLANKI,MR.HIREN M MODI,MR RATHIN P RAVAL
43889	FA/1279/2015	01/09/2016	MANJULABEN W/O BHAVANISHANKAR DHARAMASHANKAR JOSHI,	MR.HIREN M MODI	NATUBHAI BIJALBHAI THAKOR,KIRITKUMAR RAGHURAM THAKKAR,ORIENTAL INSURANCE CO LTD,BHAVANISHANKAR DHARMASHANKAR JOSHI	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR VC THOMAS
43890	FA/1280/2015	24/01/2019	HEMANTBHAI JEKISHANDAS PRESSWALA,	MR DEEP D VYAS	LINABEN HEMANTBHAI PRESSWALA,	RULE UNSERVED
43891	FA/1282/2015	18/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	JINNATBEN SIDIKBHAI,SIDIKBHAI BHIKHUBHAI SIDIKBHAI GAHA (DELETED),NASSIMBEN SIDIKBHAI GAHA-MINOR,IMTIYAZBEN SIDIKBHAI GAHA- MINOR,MUMTAZBEN SIDIKBHAI GAHA-MINOR,NAJRANABEN SIDIKBHAI GAHA-MINOR,SOHILBHAI SIDIKBHAI GAHA-MINOR,HANIFBHAI DADUBHAI MAKWANA,SHABANALI MAHMADHUSEN RAJANI,HAJIBHAI KALUBHAI GAHA -SINDHI	,DELETED,RULE SERVED,RULE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43892	FA/1283/2015	18/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	SHATIFABEN GULMAHMADBHAI,GULMAHMADBHAI LUKMANBHAI GAHA,REMATBEN GULMAHMADBHAI GAHA,HANIFBHAI DADUBHAI MAKWANA,SHABANALI MAHMADHUSEN RAJANI,HAJIBHAI KALUBHAI GAHA -SINDHI	,RULE SERVED
43893	FA/1284/2015	18/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	SHAYARABEN INSUBHAI,INUSBHAI MITHUBHAI GAHA,ROSANBEN INUSBHAI GAHA,HANIFBHAI DADUBHAI MAKWANA,SHABANALI MAHMADHUSEN RAJANI,HAJIBHAI KALUBHAI GAHA -SINDHI	,RULE SERVED
43894	FA/1286/2015	25/10/2018	B N SHAH EDUCATION TRUST,	MR PADMRAJ K JADEJA	SMITABEN RAMESHKUMAR BRAHMBHATT,KASHMIRABEN JITENDRAKUMAR SHAH,JITENDRAKUMAR BULAKHIDAS SHAH,NINESHKUMAR JITENDRAKUMAR SHAH,JIGNESHKUMAR JITENDRAKUMAR SHAH,JASMINABEN JITENDRAKUMAR SHAH	DS AFF.NOT FILED (N),RULE SERVED,MR BHARAT S MATIEDA
43895	FA/1287/2015	11/01/2017	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	SHILPA SADI AND SKIRT CENTRE,SHILPKALA,SHILPA SELECTION	NOTICE UNSERVED,MR YOGI K GADHIA
43896	FA/1290/2015	16/02/2016	NEW INDIA ASSURANCE CO LTD,	MR KV GADHIA	SAVITABEN ARVINDBHAI RATHOD- NAYAK,PATEL PARSHOTAMBHAI BHANJIBHAI	NOTICE SERVED,MR MANISH S SHAH
43897	FA/1291/2015	21/01/2020	PRAVINABEN WD/O NAKULBHAI THAKKAR,	MRS NISHA M PARIKH	MRS.BHAVNABEN PRAMOD SOMAIYA,	SERVED BY PUBLICATION IN NEWS
43898	FA/1292/2015	15/07/2015	SHASHI KUMAR MOHATA, HUF,	MR DILIP B RANA	INVESTOR'S CLUB,STATE BANK OF INDIA,COLGATE PALMOLIVE (I) LIMITED,ZEE TELEFILMS LIMITED,RENCO GEARS LTD,MORGAN STANLEY MUTUAL FUND,NATIONAL SECURITIES DEPOSITORY LIMITED,G E INVESTMENT GROUP TRUST,HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	
43899	FA/1297/2015	08/07/2015	DEVAL PARAS VIRAMGAMI,	MR SUREN M SHAH,O I PATHAN	PARAS CHANDRAKANT VIRAMGAMI,	MR. SOEB R. BHOHARIA,VALIMOHAMMED PATHAN
43900	FA/1299/2015	13/07/2019	PASCHIM GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	LEGAL HEIRS OF DECD. DAYALAL NATHUBHAI ASODIYA,	MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI
43901	FA/1301/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI DAYARAMBHAI,	MR AV PRAJAPATI
43902	FA/1302/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI UKABHAI,	MR AV PRAJAPATI
43903	FA/1303/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHABHAI GAGJIBHAI,	MR AV PRAJAPATI
43904	FA/1304/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI POPATBHAI,	MR AV PRAJAPATI
43905	FA/1305/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVERBHAI ISHVERBHAI,	MR AV PRAJAPATI
43906	FA/1306/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANSUKHBHAI HARJIBHAI,	
43907	FA/1307/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RASIKLAL GANESHBHAI,	MR AV PRAJAPATI
43908	FA/1308/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHIRAJBHAI NAGARBHAI,	MR AV PRAJAPATI
43909	FA/1309/2015	20/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI FULABHAI,	MR AV PRAJAPATI

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43910	FA/1315/2015	11/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	MAHIDA ANILKUMAR RATANSINH,SHARMA ARVINDBHAI NARSINHBHAI,PATEL RAJESHKUMAR MANUBHAI,ORIENTAL INSURANCE CO. LTD,TARULABEN ANILBHAI MAHIDA	RULE SERVED,MR RAJESH K SHAH,(MR PARESH M DARJI),MR VC THOMAS
43911	FA/1324/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHARI HEMIBEN KASTURBHAI,	MR AV PRAJAPATI
43912	FA/1328/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI ATMARAM,	MR AV PRAJAPATI
43913	FA/1331/2015	21/07/2016	DAULATKUNWARBA W/O RAGHUVIRSINGH RATHOD AND D/O NATWARSINGH ALIAS PRATAPSINGH VASADIA,	MR P P MAJMUDAR	RAGHUVIRSINH CHHATRASINGH RATHOD,	MR MANTHAN K BHATT
43914	FA/1332/2015	08/02/2017	GENERAM MANAGER,	MR RITURAJ M MEENA	VAGHELA LAXMANJI FULAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
43915	FA/1333/2015	11/08/2015	GUJARAT STATE FINANCIAL CORPORATION,	MR. S. M. GOHIL	BHARAT RAMANLAL SHAH,	MR ISHAN MIHIR PATEL
43916	FA/1334/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	PATEL RAMANBHAI BECHARDAS,PATEL SHAILESHKUMAR KANTILAL	RULE SERVED,MR SK PATEL
43917	FA/1335/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA DHULSINH TAKHATSINH,MAKVANA RATANSINH PRATAPSINH	MR SK PATEL
43918	FA/1336/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA KESHAJI MOVTAJI,	MR SK PATEL
43919	FA/1337/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MONABA W/O CHATURSANG,PARBATSINH MOTISINH MAKVANA	,MR SK PATEL
43920	FA/1338/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA ALUSANG UMEDSANG,SAMSANG ALUSANG,MAKVANA DANSANG ALUSANG,MAKVANA DHULSANG MANSANG,MAKVANA KANSANG MANSANG,MAKVANA DIPSINH MASANGSINH	,RULE UNSERVED,MR SK PATEL
43921	FA/1339/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA RAMSANG UDESANG,MAKVANA JALAMSANG UDESANG,MAKVANA FHULABEN KALUSINH	MR SK PATEL
43922	FA/1340/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA RAMSANG UDESANG,MAKVANA FHULABEN KALUSINH,MAKVANA KIRTANSINH BABSINH	MR SK PATEL
43923	FA/1341/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA HIRAJI PUNJAJI,MAKVANA SOMAJI PUNJAJI,MAKVANA RJUJI PUNJAJI	UNSERVED EXPIRED (R),MR SK PATEL
43924	FA/1342/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA RAMSANG UMEDSANG,MAKVANA TAKHATSANG UMEDSANG,MAKVANA JASVANTSANG UMEDSANG,MAKVANA RANJITSANG UMEDSANG	MR SK PATEL
43925	FA/1343/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	KODARSANG KALUSANG MAKVANA,KESHRISINH KALUSINH MAKVANA,MAKVANA RANJITSINH KALUSINH,MAKVANA RUPSINH KALUSINH	UNSERVED EXPIRED (R),MR SK PATEL
43926	FA/1344/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA ABHESINH MADHUSANG,MAKVANA VAKTUSANG MADHUSANG,MAKVANA PRATAPSANG MADHUSANG,MAKVANA LALSANG MADHUSANG	UNSERVED EXPIRED (R),MR SK PATEL
43927	FA/1345/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA RAMSINH CHHANSINH,MAKVANA NATHUSINH CHHANSINH,MAKVANA UDESANG CHHANSINH,MAKVANA PRATAPSINH CHHANSINH	UNSERVED EXPIRED (R),MR SK PATEL
43928	FA/1346/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	MAKVANA RAMSANG UDESANG,MAKVANA JALAMSANG UDESANG	MR SK PATEL
43929	FA/1347/2015	06/09/2016	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER	RATHOD PUNJASANG KHUMSANG,	MR SK PATEL

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43930	FA/1349/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER	ARVINDBHAI ZAVERBHAI PATEL,JAYANTIBHAI ZAVERBHAI PATEL,DINESHBHAI ZAVERBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N)
43931	FA/1350/2015	03/07/2019	PATEL MANGUBHAI NARSIHBHAI,	MR DILIP B RANA,MR JAYESH V PATEL	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
43932	FA/1351/2015	03/07/2019	PATEL NILESHBHAI SHANKARBHAI,	MR DILIP B RANA	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
43933	FA/1352/2015	03/07/2019	PATEL KHEMABHAI SHIVABHAI,	MR DILIP B RANA,MR JAYESH V PATEL	SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
43934	FA/1353/2015	13/07/2016	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	DEEPAKBHAI BHIKHABHAI PATEL,	MR. ABHISHEK A JOSHI
43935	FA/1358/2015	14/07/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	DEVLIBEN MANSUKHBHAI VASAVA,KANJIBHAI BHAIJIBHAI TADVI	,MR MTM HAKIM
43936	FA/1359/2015	14/07/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	JAMIBEN MAGANBHAI VASAVA,KANJIBHAI BHAIJIBHAI TADVI	,MR MTM HAKIM
43937	FA/1360/2015	14/07/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	HEIRS OF DECD. MANSUKHBHAI GIMIYABHAI VASAVA,DEVLIBEN WD/O MANSUKHBHAI GIMIYABHAI VASAVA,MINOR RAJESH MANSUKHBHAI VASAVA,MINOR DAXABEN MANSUKHBHAI VASAVA,MINOR SANGITABEN MANSUKHBHAI VASAVA,MINOR NAYNABEN MANSUKHBHAI VASAVA,MINOR SUNILBHAI MANSUKHBHAI VASAVA,MINOR ASHABEN MANSUKHBHAI VASAVA,KANJIBHAI BHAIJIBHAI TADVI	,MR MTM HAKIM
43938	FA/1373/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI RAMCHANDBHAI,	
43939	FA/1374/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LILACHANDBHAI RAMCHANDBHAI,	
43940	FA/1375/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTILAL KACHARADAS,	MR AV PRAJAPATI
43941	FA/1376/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI RANCHODBHAI,	
43942	FA/1377/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SENDHABHAI BHAGWANDAS,	
43943	FA/1378/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAGARBHAI BHAGWANDAS,	
43944	FA/1379/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL KANTILAL KACHARADAS,PATEL JASHIBEN KANTILAL	,MR AV PRAJAPATI
43945	FA/1380/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI BHAGWANBHAI,	MR AV PRAJAPATI
43946	FA/1381/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI JIVABHAI,	
43947	FA/1382/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ADMINISTRATOR OF SAKALCHAND RAMCHAND - PATEL KALPESHKUMAR SAKALCHAND,	MR AV PRAJAPATI
43948	FA/1383/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI VITHALDAS,	MR AV PRAJAPATI
43949	FA/1384/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI MADHAVLAL,	MR AV PRAJAPATI
43950	FA/1385/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJESHBHAI KODARBHAI,	MR AV PRAJAPATI
43951	FA/1386/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOSWAMI ASHOKPURI SHIVPURI,	MR AV PRAJAPATI

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43952	FA/1387/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD PATEL BALDEVBHAI MAGANBHAI,PATEL BABUBHAI BALDEVBHAI	,MR AV PRAJAPATI
43953	FA/1388/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SURESHBHAI BECHARBHAI,	MR AV PRAJAPATI
43954	FA/1389/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI JIVABHAI,	
43955	FA/1390/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVANBHAI TRIBHOVANDAS,	
43956	FA/1391/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRUTBHAI KACHARABHAI,	MR AV PRAJAPATI
43957	FA/1392/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANGARAM HIRABHAI,	MR AV PRAJAPATI
43958	FA/1393/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL AMBARAM,	MR AV PRAJAPATI
43959	FA/1394/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABUBHAI JETHABHAI,	MR AV PRAJAPATI
43960	FA/1395/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DIPAKKUMAR TRIBHOVANDAS,	MR AV PRAJAPATI
43961	FA/1396/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PATEL GOKALBHAI MULCHANDDAS,PATEL SHANKERBHAI GOKALBHAI	,MR AV PRAJAPATI
43962	FA/1397/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI ISHWARBHAI,	MR AV PRAJAPATI
43963	FA/1398/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKARBHAI HIRABHAI,	
43964	FA/1399/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI AMTHABHAI,	
43965	FA/1400/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVABHAI PRABHUDAS,	
43966	FA/1401/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL SHIVRAMDAS,	MR AV PRAJAPATI
43967	FA/1402/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. MAGANBHAI MADHABHAI,PATEL CHANDRAKANT MAGANLAL	,MR AV PRAJAPATI
43968	FA/1403/2015	24/08/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL SHIVRAM,	MR AV PRAJAPATI
43969	FA/1404/2015	22/07/2015	ASHUTOSH KAUSHIKBHAI PATEL,	MR NS TAHILRAMANI,MR MB GOHIL	PARULBEN RAMANBHAI PATEL,	DIVYESH D BAIS
43970	FA/1405/2015	26/09/2020	NATIONAL INSURANCE COMPANY LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOVINDBHAI JANABHAI RATHVA,THAKKAR RAJESHKUMAR MANILAL,HARMANBHAI LALABHAI PATEL	RULE SERVED
43971	FA/1419/2015	06/08/2015	SONAL JAYPRAKASH PARMAR,	MR VIPUL A SHAH,HCLS COMMITTEE	JAYPRAKASH MAHENDRABHAI PARMAR,	MR MANOJ N POPAT
43972	FA/1424/2015	05/10/2018	LIMBABHAI @ SAMJIBHAI TARIYABHAI MOHANIYA,CHANDUBEN LIMBABHAI @ SAMJIBHAI MOHANIYA	MR VAIBHAV N SHETH	MOHANSINH GANPATSINH,HAJIBHAI NOORMOHAMADBHAI CHHIPA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	,RULE SERVED,MR. ALKESH N SHAH
43973	FA/1425/2015	28/09/2018	HALIMABEN HUSSAINBHAI SUNA,SARABHAI SULEMAN SUNA,AKBAR SULEMAN SUNA,MUSTAK SULEMAN SUNA,ADHABHA SULEMAN SUNA,IRFAN SULEMAN SUNA,SAHIL SULEMAN SUNA	MR.HIREN M MODI	SULEMAN OSMAN BHATTI(DELETED),SHYAMJI ARJAN HUMBAL,NEW INDIA INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,MR TANMAY B KARIA

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43974	FA/1427/2015	12/12/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	ALTAFBHAI OSAMANBHAI PILUDIYA,JAHIDABEN ALTAFBHAI PILUDIYA,ASIFBHAI ALTAFBHAI PILUDIYA,ARIFBHAI ALTAFBHAI PILUDIYA,OSMANBHAI VALIBHAI PILUDIYA,AMINABEN OSMANBHAI PILUDIYA,ASHOKBHAI MOHANBHAI DONGA,BHUPATBHAI HANSRAJBHAI VEKARIYA,NEW INDIA ASSURANCE CO LTD,RAMESHBHAI KESHABHAI PARMAR,VALIJBHAI VELJIBHAI	,RULE SERVED,MR PALAK H THAKKAR,MR. HEMAL SHAH,MR MIHIR VAKHARIYA
43975	FA/1428/2015	28/08/2018	SONALBEN ASHOKBHAI PARMAR,DARSHAN ASHOKBHAI PARMAR,RAMSINH NANBHAI PARMAR,SAVITABEN RAMSINH PARMAR	MR RUTUL P DESAI	UNION OF INDIA,	MS ARCHANA U AMIN
43976	FA/1429/2015	28/08/2018	DHWANESH NARESHBHAI PATEL,	MR RUTUL P DESAI	UNION OF INDIA,	MS ARCHANA U AMIN
43977	FA/1430/2015	28/08/2018	BHIKHUBHAI SURJIBHAI PATEL,	MR RUTUL P DESAI	UNION OF INDIA,	MS ARCHANA U AMIN
43978	FA/1432/2015	17/07/2015	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRAVINABEN NARSINHBHAI KOTADIA,MAHESHBHAI BALESHWARBHAI PATEL,BHARATBHAI BHUPATBHAI VALA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	
43979	FA/1436/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	GAMUBHAI MADHUBHA SODHA,DEPUTY COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,MR ANAND R PATEL
43980	FA/1437/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HOTHI HAMIRJI NARANJI,DEPUTY COLLECTOR,STATE OF GUJARAT	UNSERVED EXPIRED (N),RULE SERVED
43981	FA/1438/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	DECEASED BHANJIBHAI MEGHJIBHAI THROUGH HIS LEGAL HEIRS,PATEL JETHIBEN BHANJIBHAI (WIFE),PATEL JIVRAJBHAI BHANJIBHAI (SON),PATEL KARAMSHIBHAI BHANJIBHAI (SON),PATEL PARSOTTAMBHAI BHANJIBHAI (SON),BHAVANBHAI MEGHJIBHAI,NANJIBHAI MEGHJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	NOTICE NOT RECD BACK,RULE SERVED,MR VIJAY N RAVAL,MR ANAND R PATEL
43982	FA/1439/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL AMRUTBHAI PREMJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43983	FA/1440/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	JETHUBHA KHANGRAJI JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43984	FA/1441/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	RAMESHBHAI JIVARAJBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43985	FA/1442/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KARSANBHAI JIVRAJBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43986	FA/1443/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BABUBHAI PREMJIBHAI PATEL,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43987	FA/1444/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MAMUJI JEMALJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43988	FA/1445/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	KANJI HARJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43989	FA/1446/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SHAH NANJIBHAI JATSHIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR KM SHETH
43990	FA/1447/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	RAJABHAI KHETABHAI,SHIVGANBHAI KHETABHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43991	FA/1448/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BUDHABHA VERASALJI PUNJAJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43992	FA/1449/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HOTHI SENKUVARBA VANKAJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43993	FA/1450/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	RATANJI VELUBHA NARANJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
43994	FA/1451/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HOTHI PIROJI KANJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43995	FA/1452/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SURUBHA JASHAJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43996	FA/1453/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	BHIMAJI JEMALJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43997	FA/1454/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	DECEASED GABHUBHA MANGAJI HOTHI THROUGH HIS LEGAL HEIRS,SODHA BAHRUBHA GABHUBHA (SON),DEPUTY COLLECTOR,STATE OF GUJARAT	NOTICE NOT RECD BACK,RULE SERVED,MR VIJAY N RAVAL,MR ANAND R PATEL
43998	FA/1455/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	NATHUBHA VELUBHA HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
43999	FA/1456/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	JOGHUBHA MANGAJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44000	FA/1457/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MEGHRAJJI JASHAJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44001	FA/1458/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	JETHUBHA KHENGARJI JADEJA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44002	FA/1459/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HOTHI RAMBA HARBHAMJI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44003	FA/1460/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	GAGUJI KESHARJI SODHA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44004	FA/1461/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	TAKHUBHA KESHARJI SODHA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44005	FA/1462/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	UAMRSINH KESHARJI SODHA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44006	FA/1463/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL KHETABHAI SHIVAJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44007	FA/1464/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	DANABHAI VALJIBHAI PATEL(DEC.) THRU HIS LEGAL HEIR & REPRE.,BABUBHAI DANABHAI PATEL(SON),DEPUTY COLLECTOR,STATE OF GUJARAT	NOTICE NOT RECD BACK,RULE SERVED
44008	FA/1465/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	VANKAJI BHACHAJI KALYANJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44009	FA/1466/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HOTHI RATANJI VELUBHA,DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,MR ANAND R PATEL
44010	FA/1467/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MANGALJI KALYANJI HOTHI,DEPUTY COLLECTOR,STATE OF GUJARAT	NOTICE UNSERVED,RULE SERVED
44011	FA/1468/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	HOTHI VANKAJI KALAJI,DEPUTY COLLECTOR,STATE OF GUJARAT	NOTICE UNSERVED,RULE SERVED
44012	FA/1469/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	DECEASED RAMBAI RAMJIBHAI JOSHI THROUGH HIS LEGAL HEIRS,ZAVERBEN DAMJI RAMJI JOSHI (DAUGHTER IN LAW),HARESH DAMJI RAMJI JOSHI (GRANDSON),MAYABEN DAMJI RAMJI (GRAND DAUGHTER),PUNAMBEN DAMJI RAMJI JOSHI (GRAND DAUGHTER),DEPUTY COLLECTOR,STATE OF GUJARAT	NOTICE NOT RECD BACK,RULE SERVED,MR VIJAY N RAVAL,MR ANAND R PATEL
44013	FA/1470/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL KHETABHAI SHIVJIBHAI,DEPUTY COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,MR ANAND R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44014	FA/1471/2015	19/10/2015	SUNILBHAI RAVJIBHAI SOLANKI,KAMLESHKUMAR SUNILBHAI SOLANKI - MINOR,KARANKUMAR SUNILBHAI SOLANKI- MINOR	MR.HIREN M MODI	ASHOKBHAI HIRABHAI BAROT,BALVADBHAI KIRITBHAI RATHOD,SRI RAM GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
44015	FA/1472/2015	19/10/2015	GULABBHAI MOHANBHAI SOLANKI,CHAMPABEN GULABBHAI SOLANKI	MR.HIREN M MODI	ASHOKBHAI HIRABHAI BAROT,BALVADBHAI KIRITBHAI RATHOD,SRI RAM GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
44016	FA/1474/2015	14/11/2017	OREINTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DIPIKABEN WD/O VIKAS D DAVE,YASH S/O VIKAS D DAVE MINOR THRO DIPIKABEN WD/O VIKAS D DAVE,DEVSHANKER BHAVANISHANKER DAVE,MONGHIBEN DEVSHANER DAVE,MONGHAJI DARGHAJI THAKOR,MAHINDRA AND MAHINDRA FINANCE SERVICE LTD,I C I C I LOMBARD	RULE SERVED BY DS,MS TEJAL A VASHI,MR.HIREN M MODI,MR.ALOK M THAKKAR,MR. RAHUL R DHOLAKIA,SHIVANG J RAMANI,NILAY V SUCHAK
44017	FA/1482/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER NO.1,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATVARBHAI ISHVERBHAI BECHARBHAI,	NOTICE SERVED BY DS
44018	FA/1483/2015	11/10/2018	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LIMBACHIYA RAMESHKUMAR MANEKLAL,JAVADBHAI AMINMIYA SHAIKA (Noice Dispensed with)	RULE UNSERVED,DS AFF.NOT FILED (R),MR DIPAK R DAVE
44019	FA/1485/2015	27/07/2015	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DIPAK MANILAL PATEL,HITEHSH NARANBHAI MAKWANA,AHMEDABAD JAN MARG LTD	,MR SK PATEL
44020	FA/1490/2015	04/09/2015	KESUBEN SARJANSINH MAKHEDA,SITABEN SARJANSINH MAKHEDA,AMITABEN SARJANSINH MAKHEDA,USHABEN SARJANSINH MAKHEDA,GEETABEN SARJANSINH MAKHEDA,MANISHABEN SARJANSINH MAKHEDA,ANANDIBEN SARJANSINH MAKHEDA,INDUBEN SARJANSINH MAKHEDA,MEHUL SARJANSINH MAKHEDA,BHEMABHAI BAKABHAI MAKHEDA,KANTIBEN BHEMABHAI MAKHEDA	MR A A ZABUAWALA, (CHETANKUMAR K SHAH)	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI
44021	FA/1491/2015	20/06/2017	PANKAJBHAI SUKHRAMSINH KUSHWAH,	MR.HIREN M MODI	DILIPSINH SARDARSINH PARMAR,SAMBHUBHAI ZAVERBHAI PATEL,ORIENTAL INSURANCE COMPANY LIMITED	RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
44022	FA/1493/2015	06/01/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	HEIRS OF DECD. MADHUSUDANBHAI MOHANBHAI BARIA,BHIKHIBEN MADHUSUDAN BARIA,DHARMENDRABHAI MADHUSUDAN BARIA,MINOR MANISHBHAI MADHUSUDAN BARIA,MOHANBHAI MAGANBHAI BARIA,KAMALABEN MOHANBHAI BARIA	,MR MAKBUL I MANSURI,MR R G DWIVEDI
44023	FA/1495/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HASHMUKHBHAI NATHABHAI,PATEL NATVARBHAI BHEMABHAI,PATEL USHABEN WD/O MANUBHAI BHEMABHAI	MR SK PATEL
44024	FA/1496/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR SARJANBHAI RAMABHAI,PARMAR SURABHAI RAMABHAI,PARMAR KALUBHAI RAMABHAI,PARMAR KESHABHAI RAMABHAI,PARMAR JURABHAI SANKARBHAI,PARMAR KODARBHAI SANKARBHAI,PARMAR HIRABHAI SANKARBHAI,PARMAR KANTIBHAI SANKARBHAI,PARMAR MANIBEN SANKARBHAI	MR SK PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44025	FA/1497/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTVAL JASHUBHAI PUNJABHAI,KOTVAL MAGANBHAI PUNJABHAI,KOTVAL JEMABHAI PUNJABHAI,KOTVAL NANABHAI PUNJABHAI,KOTVAL CHANDUBHAI JASHUBHAI,KOTVAL HIRABHAI PUNJABHAI,KOTVAL JASHIBEN HURAJI,KOTVAL PREMILABEN HURAJI,KOTVAL GITABEN HURAJI,KOTVAL DASHRATHBHAI HURAJI,KOTVAL BALVANTBHAI GHELABHAI,KOTVAL BUDHABHAI GHELABHAI	MR SK PATEL
44026	FA/1498/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTVAL KALIBEN KODARBHAI,KOTVAL NATHIBEN KODARBHAI,KOTVAL SOMIBEN KODARBHAI,KOTVAL MANGUBEN KODARBHAI,KOTVAL RAMANBHAI CHEHRABHAI,KOTVAL BABUBHAI CHEHRABHAI,KOTVAL SIVIBEN RUMALBHAI,KOTVAL KANTIBHAI CHEHRABHAI,KOTVAL BHAVANBHAI RUMALJI,KOTVAL SANABHAI DHULABHAI,KOTVAL CHANDABEN DHULABHAI,KOTVAL RAMESHBHAI DHULABHAI,KOTVAL RESHAMBEN DHULABHAI	MR SK PATEL
44027	FA/1499/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTVAL RAMANBHAI MANGALBHAI,KOTVAL JUJARBHAI MANGALBHAI	MR SK PATEL
44028	FA/1500/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTVAL BHIKHABHAI SOMABHAI,KOTVAL NANABHAI BHIKHABHAI,KOTVAL JAYANTIBHAI BHIKHABHAI,KOTVAL KALABHAI REVABHAI	MR SK PATEL
44029	FA/1501/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTVAL RAMANBHAI MANGALBHAI,KOTVAL JUJARBHAI MANGALBHAI	MR SK PATEL
44030	FA/1502/2015	26/08/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOTVAL JASHUBHAI PUNJABHAI,KOTVAL MAGANBHAI PUNJABHAI,KOTVAL JEMABHAI PUNJABHAI,KOTVAL NANABHAI PUNJABHAI,KOTVAL CHANDUBHAI JASHUBHAI,KOTVAL HIRABHAI PUNJABHAI,KOTVAL JASHIBEN HURAJI,KOTVAL PREMILABEN HURAJI,KOTVAL GITABEN HURAJI,KOTVAL DASHRATHBHAI HURAJI	MR SK PATEL
44031	FA/1503/2015	28/07/2015	ODHAVJIBHAI AMBABHAI PATEL,	MR ABHAYKUMAR P SHAH	SUDHABEN WD/O ARVINDBHAI CHHOTUBHAI PATEL,SANJAYBHAI ARVINDBHAI PATEL,NAMRATA GIRISHBHAI PATEL D/O ARVINDBHAI CHHOTUBHAI PATEL,MAGANBHAI CHHOTUBHAI PATEL,PRAVINBHAI CHHOTUBHAI PATEL,TARABEN DOLATBHAI PATEL D/O CHHOTUBHAI HARIBHAI,HEIRS OF DECEASED SUMITRABEN D/O CHHOTUBHAI HARIBHAI,GITABEN ZAVERBHAI PATEL,VIJAY BHARATBHAI PATEL,NILESH BHARATBHAI PATEL,NIRUBEN PRAVINBHAI PATEL D/O CHHOTUBHAI HARIBHAI PATEL,KAMUBEN ALIAS KAMLABEN CHHOTUBHAI PATEL W/O GANDABHAI PATEL,ILLBEN HEMANTBHAI PATEL D/O CHHOTUBHAI HARIBHAI	
44032	FA/1505/2015	26/09/2016	BHARATBHAI AMARABHAI BHARWAD,	MR MTM HAKIM	RAJEDRASING MANGUSING RATHOD,RAKESHKUMAR DESHRAJ MITTAL,UNITED INDIA INSURANCE CO. LTD,NANDLAL MATHURBHAI PATEL,MUKESHCHANDRA SHARADCHANDRA SHAH,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR

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44033	FA/1506/2015	26/09/2016	RAMESHBHAI RANCHHODBHAI BHARWAD,	MR MTM HAKIM	RAJEDRASING MANGUSING RATHOD,RAKESHKUMAR DESHRAJ MITTAL,UNITED INDIA INSURANCE CO. LTD,NANDLAL MATHURBHAI PATEL,MUKESHCHANDRA SHARADCHANDRA SHAH,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
44034	FA/1507/2015	26/09/2016	MAHESH @ MUKESHBHAI MANSUKHBHAI BHARWAD,	MR MTM HAKIM	RAJEDRASING MANGUSING RATHOD,RAKESHKUMAR DESHRAJ MITTAL,UNITED INDIA INSURANCE CO. LTD,NANDLAL MATHURBHAI PATEL,MUKESHCHANDRA SHARADCHANDRA SHAH,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
44035	FA/1508/2015	26/09/2016	HIRABHAI CHUNIABHAI AHIR (BHARWAD),	MR MTM HAKIM	RAJEDRASING MANGUSING RATHOD,RAKESHKUMAR DESHRAJ MITTAL,UNITED INDIA INSURANCE CO. LTD,NANDLAL MATHURBHAI PATEL,MUKESHCHANDRA SHARADCHANDRA SHAH,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
44036	FA/1510/2015	08/02/2020	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KHYALILAL JAVANMAL JAIN,	RULE SERVED BY DS,MR SM SHUKLA,MR C S SHUKLA
44037	FA/1511/2015	03/10/2017	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PREMILABEN VINODRAI CHAUHAN,HARDIK VINODRAI CHAUHAN,KAUSHAL VINODRAI CHAUHAN,DURGASHANKAR LACHIRAMJI,AJAYSING CHARANSING RAJPUR	RULE SERVED,RULE UNSERVED,MR RB THAKOR
44038	FA/1519/2015	25/01/2019	MADHUSUDAN AMBALAL TRIVEDI,BHARTIBEN WD/O MADHUSUDAN AMBALAL TRIVEDI,HIMANSHU, S/O MADHUSUDAN AMBALAL TRIVEDI,VIMALKUMAR S/O MADHUSUDAN AMBALAL TRIVEDI,RUPALBEN D/O. NADHUSUDAN AMBALAL TRIVEDI	,MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
44039	FA/1520/2015	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KHUMANSING MANSING VAGHELA,RAJGOR AMARATBHAI GANPATBHAI(DELETED)AS PER HON'BLE COURT'S ORDER DATED 21/06/2017,HEIRS OF DECEASED RAMESHBHAI RATUBHAI PATEL,RASHMIBEN WD/O RAMESHBHAI RATUBHAI PATEL,RAJESHRIBEN RAMESHBHAI PATEL,RAVIBHAI RAMESHBHAI PATEL	,DELETED,RULE SERVED,MR DK CHAUDHARI
44040	FA/1538/2015	24/09/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SAKHUBHAI SANTOSH VANARSE,SANTOSH RAMKRISHNA VANARSE,A M TAPALI MANDAP CONTRACTOR	MR MTM HAKIM,MR VISHAL C MEHTA,J F SAIYED
44041	FA/1543/2015	01/09/2016	GENERAL MANAGER,	MS KJ BRAHMBHATT	INDIRABEN VASUDEV PANDYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,KRUSHITA D DAVE
44042	FA/1544/2015	01/09/2016	GENERAL MANAGER,	MS KJ BRAHMBHATT	THAKORE RAVAJI ABHARAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,KRUSHITA D DAVE
44043	FA/1549/2015	19/08/2016	DECEASED ISUP IBRAHIM RANDERS THROU HIS LEGAL HEIRS,SARA ISUP RANDERA,AHEMADALI ISUP RANDERA,HAROON ISUP RANDERA,YASMIN ISUP RANDERA,HANIF ISUP RANDERA,SALMA ISUP RANDERA,ASAD ISUP RANDERA,ZAINAB ISUP RANDERA	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,GUJARAT INDUSTRIES POWER CO.LTD	,NANAVATI & CO.

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44044	FA/1555/2015	08/07/2016	DEPUTY MANAGER,	MR AJAY R MEHTA	PATEL VENIBHAI SHIVDAS SINCE DECE. THRO.' L/H.,MANGUBEN VENIBHAI,SAVITABEN VENIBHAI,NARMADABEN VENIBHAI,ARVINDBHAI VENIBHAI,RAMESHBHAI VENIBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE SERVED,J K GANDHI
44045	FA/1558/2015	06/05/2016	BAI KALI WD/O DEVCHANDBHAI MAKANBHAI PRAJAPATI,CHANDRAKANT DEVCHANDBHAI PRAJAPATI,DINESHKUMAR DEVCHANDBHAI PRAJAPATI,SUMITRABEN DEVCHANDBHAI PRAJAPATI,BAI MOGHIBEN W/O MAKANABHAI PRAJAPATI	MR.HIREN M MODI	HARSHADKUMAR LAXMIDAS PANCHAL,DILIPKUMAR RAMDAS JAYSWAL,UNITED INDIA INSURANCE COMPANY LIMITED	NOTICE NOT RECD BACK,NOTICE SERVED, (MR MAULIK J SHELAT)
44046	FA/1559/2015	03/08/2015	SHAIKH AYESHABEGUM MAHAMADALI,SHAIKH MAHMADJAHIDMIYA ABDULKHALIK,SHAIKH FATIMA MAHMADALI,SHEKH MAHRUM @ MARU MAHMADALI	MS SONAL D VYAS,MS NAYNABEN K GADHVI	UNION OF INDIA,GUJARAT GOVERNMENT,COLLECTOR,MAMLATDAR,SHRI BHARAT SARASVATI MANDIR (SHARADGRAM),SHEKH SALIMMIYA ABDUL KHALIKMIYA,SHEKH KALIMMIYA SALIMMIYA,SHEKH NADIMMIYA SALIMMIYA,SHEKH NAIMIYA SALIMMIYA,SHEKH FARUKHJAHA SALIMMIYA,SHEKH NASRATJAHA SALIMMIYA,M. SAIDMIYA ABDULKHALIK SHEKH,MARIYAMBEGAM ABDULKHALIK SHEKH-EXPIRED,HEIRS OF DECEASED SHEKH SALIMMIYA ABDUL KHALIMIYA,SHEKH KALIMMIYA SALIMMIYA,SHEKH NADIMMIYA SALIMMIYA,SHEKH NADIMMIYA SALIMMIYA,SHEKH FARUKH JAHA SALIMMIYA,SHEKH NASRATJAHA SALIMMIYA,M. SAIDMIYA ABDULKHALIK SHEKH,MEMUNABEGAM ABDULAJIZ SHEKH,RAUFAHMED ABDULAJIZ SHEKH,KHURSHIDSULTANA ABDULAJIZ SHEKH,SHEHNAZSULTANA ABDULAJIZ SHEKH,IMTIYAZAHMED ABDULAZIZ SHEKH,ABDULKHALIK ABDULAJIZ SHEKH,LEGAL HEIRS OF DECEASED ABDULKAIYUM ABDUL AJIZ SHEKH,ABDULSALAM ABDULAJIZ SHEKH,BEGAM ZENAB NAZIRMIYA A. AJIZ,AHEMUDINABDULAJIZ SHEKH,KULSUMBEGAM W/O. RASHIEDIN SHEKH D/O. BADARIDUNMIYA,JANABMANSUR A. KAYUMMIYA SHEKH,SIMA MALIK A. KAYUMMIYA SHEKH,ASMA A. KAYUMMIYA SHEKH,LATIFABEGUM A. KAYUMMIYA SHEKH-EXPIRED,JANABMANSUR KAIYUMMIYA SHEKH,SIMA MALIK A. KAIYUMMIYA SHEKH,ASMA A. KAYUMMIYA SHEKH,MEMUNABEGAM ABDULAZIZ SHEKH,RAUFAHMED ABDULAZIZ SHEKH,KHURSHIDSULTANA ABDULAZIZ SHEKH,SHAHENAZSULTANA ABDULZJIZ SHEKH,IMTIYAAZAHMED ABDULAJIZ SHEKH,ABDULKHALIK ABDULAJIZ SHEKH,ABDULKAIYUM ABDLAJIZ SHEKH,JANABMANSUR A KAYUMMIYA SHEKH,SIMA MAILK A KAYUMMIYA SHEKH,ASMA A KAYUMMIYA SHEKH,LATIFBEGUM A KAYUMMIYA SHEKH SINCE DECE. THRO.' L/H.,JANABMANSUR A. KAYUMIYA SHEKH,SIMA MALIK A. KAYUMIYA SHEKH,ASMA A. KAYUMIYA SHEKH,ABDULSALAM ABDULAJIZ SHEKH,BEGAM ZENAB NAZIRMIYA A AJIZ,AHEMUDIN ABDULAJIZ SHEKH,KULSUMBEGAM W/O RASHIEDIN SHEKH D/O BADARIDINMIYA	,MR AMAR D MITHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44047	FA/1560/2015	13/09/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHEMABHAI HIRABHAI - SINCE DECEASED TH. HEIRS,DECEASED CHANCHIBEN W/O. BHEMABHAI HIRABHAI THROUGH HER LEGAL HEIRS,BHIKHIBEN D/O. BHEMABHAI HIRABHAI,KODIBEN D/O. BHEMABHAI HIRABHAI,JYOTSNABEN D/O. BHEMABHAI HIRABHAI,MAHENDRABHAI S/O. BHEMABHAI HIRABHAI,NATVARBHAI S/O. BHEMABHAI HIRABHAI,GEETABEN D/O. BHEMABHAI HIRABHAI-DECEASED,CHANDRIKABEN D/O. BHEMABHAI HIRABHAI,BHIKHIBEN D/O CHANCHIBEN BHEMABHAI,KODIBEN D/O CHANCHIBEN BHEMABHAI,JYOTSNABEN D/O CHANCHIBEN BHEMABHAI,NATVARBHAI S/O CHANCHIBEN BHEMABHAI,CHANDRIKABEN D/O CHANCHIBEN BHEMABHAI,MANUBHAI S/O CHANCHIBEN BHEMABHAI	,RULE SERVED,DECEASED LITIGANT
44048	FA/1561/2015	22/07/2016	BHARAT PETROLEUM CORPORATION LIMITED.,	MS MINOO A SHAH	GANDABHAI BHARABHAI BHARWAD,MUMABHAI BHARABHAI BHARWAD,THE SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR ANKUR Y OZA
44049	FA/1564/2015	26/09/2016	BHARATBHAI AMARABHAI BHARWAD,	MR MTM HAKIM	RAJEDRASING MANGUSING RATHOD,RAKESHKUMAR DESHRAJ MITTAL,UNITED INDIA INSURANCE CO. LTD,NANDLAL MATHURBHAI PATEL,MUKESHCHANDRA SHARADCHANDRA SHAH,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR GC MAZMUDAR,MR HG MAZMUDAR
44050	FA/1565/2015	07/01/2020	ORIENTAL INSURANCE CO LTD,	MS KARUNA V RAHEVAR	VIRBHADRASINH DILIPSINH SUNAVA,SAVILAL KOLIBHAI VASAVA,SUNITA ENTERPRISE,VANRAJSINH DEVENDRASINH PILUDARIYA,DEVENDRASINH PRABHATSINH PILUDARIYA,I C I C I LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,ADVOCATE NOTICE SERVED,MR R E VARIAVA,MR KASHYAP R JOSHI,MR NIKUNT K RAVAL
44051	FA/1566/2015	07/01/2020	ORIENTAL INSURANCE CO LTD,	MS KARUNA V RAHEVAR	VANRAJSINH DEVENDRASINH PILUDARIYA,SAVILAL KOLIBHAI VASAVA,SUNITA ENTERPRISE	RULE SERVED,MR R E VARIAVA,MR KASHYAP R JOSHI
44052	FA/1569/2015	22/08/2017	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	RASIKLAL PANACHAND MODI,MODI HASUMATIBEN WD/O RASIKLAL PANACHAND MODI,MODI PINKESH S/O RASIKLAL PANACHAND,MODI MEHUL S/O RASIKLAL PANACHAND,RAVAL RAJESHKUMAR REVABHAI	RULE NOT RECD BACK,RULE SERVED,MS ASHLESHA M PATEL
44053	FA/1571/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	RANCHHODBHAI MANGALBHAI MAKWANA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44054	FA/1572/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	CHANDBHAI DEVABHAI,RAMESHBHAI CHANDUBHAI,KAMLABEN CHANDUBHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44055	FA/1573/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	SAMANSINGH BHUPATSINGH GOHIL,KASHIBEN W/O SAMATSINGH,DHULABHAI SAMATSINGH GOHIL,KAPILABEN SAMANSINGH GOHIL,KHUMANSINGH SAMATSINGH GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44056	FA/1574/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	SAVITABEN JAYANTILAL SHETH,VIJAYKUMAR JAYNTILAL SHETH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT (SOMMONS TO BE SERVED TO COLLECTOR VADODARA)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44057	FA/1575/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	KANTIBHAI DOLATBHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44058	FA/1576/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	RAMANBHAI HARMANBHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44059	FA/1577/2015	21/08/2015	MANAGING DIRECTOR,	MR RITURAJ M MEENA	KASHIBEN BALLUBHAI PARMAR,MOTIBHAI BALLUBHAI PARMAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44060	FA/1593/2015	18/07/2016	UNITED INDIA INSURANCE CO. LTD,	MR R G DWIVEDI	RUPSINGBHAI SAVABHAI PATEL,AMARSINGBHAI RUPSINGBHAI PATEL,KANTIBHAI MANJIBHAI PATEL,KAMLABEN MANJIBHAI PATEL,ANUPBHAI VAJABHAI MALIVAD,MAHENDRA BHIKHABHAI BHOI,MULABHAI BHATHUBHAI PATEL	NOTICE SERVED,MR.HIREN M MODI
44061	FA/1596/2015	05/08/2015	ANILKUMAR RAMANLAL PAREKH,	MAYANK K TRIVEDI	PUJABEN ANILKUMAR PAREKH,	
44062	FA/1602/2015	07/08/2015	IVRCL LIMITED,	MR AS VAKIL	GUJARAT STATE PETROLEUM CORPORATION LIMITED,ALKOR PETROO LIMITED	,MR ASPI M KAPADIA
44063	FA/1603/2015	07/08/2015	IVRCL LIMITED,	MR AS VAKIL	GUJARAT STATE PETROLEUM CORPORATION LIMITED,ALKOR PETROO LIMITED	,MR ASPI M KAPADIA
44064	FA/1605/2015	07/10/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	DAKSHABEN SUNILBHAI SORATHIA,AMBABEN BHIMJIBHAI @ BACHUBHAI SORATHIA,MINOR ATULBHAI SUNILBHAI SORATHIA,MINOR MANISHBHAI SUNILBHAI SORATHIA,MINOR AARTIBEN SUNILBHAI SORATHIA,DEVKUBHAI MANUBHAI VANCHIYA	NOTICE UNSERVED,MR.HIREN M MODI
44065	FA/1610/2015	04/09/2018	KISHANBHAI PAPPUBHAI DANTANI MINOR THROUGH,	MR MEHUL S SHAH	MOHMAD CHANDRASINH RANA (GARASIA),MOHANLAL VITHALDAS SHETH,NATIONAL INSURANCE CO LTD	DISMISSED FOR NON PROSECUTION,RULE SERVED
44066	FA/1611/2015	21/09/2015	THE ORIENTAL INSURANCE CO.LTD,	MR RAJNI H MEHTA	GABABHAI @ GANPATBHAI SARDARSINH PARMAR-DECD.,VIJAYBHAI GABHAI AND GANPATBHAI PARMAR,PARVATBHAI GABABHIA AND GANPATBHAI PARMAR,SARDARBHAI BHUPATBHAI PARMAR,KAMLABEN SARDARBHAI PARMAR,PRADEEPSING KANAIYASING THROUGH VIJAYHBIA GABABHAI,DHANANJAYBHAI DINESHKUMAR BRAHMBHATT	
44067	FA/1617/2015	15/06/2016	RAKESHKUMAR S/O SHYAMKISHOR RASTOGI,	MR UI VYAS,MS DHRUMA U VYAS	SANGITA RASTOGI W/O RAKESHKUMAR RASTOGI D/O VED PRAKASH ARYA,	MR MB GOHIL
44068	FA/1620/2015	20/10/2015	BHARTI AXA GENERAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	IBRAHIIMBHAI MAMADBHAI SHEIKH,MUMTAZBEN ALARAKH SHEIKH-DECD. THROUGH LEGAL HEIRS,,ALARAKHABHAI OSAMABHAI SHEIKH,MINOR DARISH ALARAKHBHAI SHEIKH,MINOR ASVIRA ALARAKHBHAI SHEIKH,MINOR AVAN ALARAKHBHAI SHEIKH	,RULE SERVED
44069	FA/1623/2015	21/08/2015	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	VIRBHADRASINH DILIPSINH SUNAVA,SAVILAL KOLIBHAI VASAVA,SUNITA ENTERPRISE,DEVENDRASINH PRATAPSINH PILUDARIA	
44070	FA/1624/2015	13/08/2015	KULSUMBEN ABDULBHAI KHOKHAR,SAIN ABDULBHAI KHOKHAR,ANISH ABDULBHAI KHOKHAR,FAIJAL ABDULBHAI KHOKHAR	MR JM BAROT	NORTH GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE
44071	FA/1625/2015	22/09/2015	SHAILENDRA DEOKINANDAN SHARMA,	MR SP MAJMUDAR,MR P P MAJMUDAR	KAVITA W/O SHAILENDRA D SHARMA AND D/O KANTICHAND MASTA,	MR DIPAK R DAVE
44072	FA/1626/2015	16/02/2016	NEW INDIA INSURANCE COMPANY LTD,	MR KV GADHIA	NARPATSINH JORSINH PARMAR,MANGILAL MAGSINH RAJPUROHIT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44073	FA/1628/2015	14/10/2015	THE NEW INIDA ASSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAYURBHAI ASHOKBHAI DOBARIA--DECD. THROUGH ALPANABEN MAYURBHAI DOBIA,MINOR JESARBEN MAYURBHAI DOBARIA-THROUGH ALPANABEN MAYURBHAI DABARIA,ASHOKBHAI POPATBHAI DABARIA,PUSHPABEN ASHOKBHAI DOBARIA,KAILASHCHANDRA BHANWARLAL L JAT	
44074	FA/1631/2015	10/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PARMAR MANEKBEN SHANKARBHAI (MOTHER OF DECD.),PARMAR VITHHALBHAI SHANKARBHAI (BROTHER OF DECD.),BHIMJI DANA SORATHIA (OWNER OF DUMPER NO.GJ-12-W-88888),THAKOR MANSUKHBHAI PUNAJI,UNITED INSURANCE CO.LTD	
44075	FA/1632/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	SWAMINASRAYAN VIJAY CARRY TRADE,PRADHUMANSINH BHIKHUBHA JADEJA,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE ORIENTAL INSURANCE CO. LTD.,THE NEW INDIA ASSURANCE CO. LTD.,LEGAL HEIRS OF DECEASED PRATAPSINH KALIBHA JADEJA,JADEJA SUGANDHBA PRATAPSINH,JADEJA KANCHANBA KALUBHA,JADEJA KALUBHA ABHESANG,DIVYABA PRATAPSINH JADEJA-MINOR THROUGH JADEJA SUGANDHA PRATAPSINH	,DELETED,RULE SERVED,MR NITIN M AMIN,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT),MR SP MAJMUDAR
44076	FA/1633/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JADEJA,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE NEW INDIA ASSURANCE CO. LTD.,SWAMINASRAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO. LTD.,JAYENDRASINH RAVUBHA JADEJA	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT),MR SP MAJMUDAR
44077	FA/1634/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JETHVA,KULDIPSINH HARABHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],NEW INDIA ASSURANCE CO. LTD.,SWAMINARAYAN VIJAY CARRY TRADE,ORIENTAL INSRUANCE COMPANY LTD,LEGAL HEIRS OF DECEASED VAISHALI BHARATBHAI NAKUM,BHARATBHAI TULSIBHAI NAKUM,MUKTABEN BHARATBHAI NAKUM	,DELETED,RULE SERVED,(MR MAULIK J SHELAT),MR PREMAL S RACHH,MR SP MAJMUDAR
44078	FA/1635/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JETHVA,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE NEW INDIA ASSURANCE CO. LTD.,SWAMINASRAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO. LTD.,LEGAL HEIR OF DECEASED HEMIBEN TULSIBHAI NAKUM,BHARATBHAI TULSIBHAI NAKUM	DELETED,RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT),MR PREMAL S RACHH,MR SP MAJMUDAR
44079	FA/1636/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	SWAMINARAYAN VIJAY CARRY TRADE,PRADHUMANSINH BHIKHUBHA JETHVA,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE ORIENTAL INSURANCE CO. LTD.,THE NEW INDIA ASSURANCE CO. LTD.,SURENDRA RAM JATAN MEHTA	DELETED,RULE SERVED,MR NITIN M AMIN,(MR MAULIK J SHELAT),MR SP MAJMUDAR,ULLASH N GOHIL

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44080	FA/1637/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JETHVA,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE NEW INDIA ASSURANCE CO. LTD.,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO. LTD.,LEGAL HEIRS OF DECEASED BHARDUL LAKHANBHAI META,LAKHANBHAI KHILAVANBHAI META,JIRADEVI LAKHANBHAI META,SUNITADEVI BHARDUL META,PUJAKUMARI BHARDUL META MINOR-THROUGH SUNITADEVI BHARDUL META	DELETED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR SP MAJMUDAR
44081	FA/1638/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JETHVA,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE NEW INDIA ASSURANCE CO LTD,LEGAL HEIRS OF DECEASED YOGESHWARI SHYAMDAS GONDALIYA,SHAYAMDAS HARIDAS GAONALIYA,BHAVNABEN SHYAMDAS GONDALIYA	,NOTICE SERVED,DELETED,RULE SERVED,(MR MAULIK J SHELAT),MR SP MAJMUDAR
44082	FA/1639/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JETHVA,SWAMINASRAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE NEW INDIA ASSURANCE CO LTD,BHAVNABEN SHAYAMDAS GONDALIYA	NOTICE SERVED,DELETED,RULE SERVED,(MR MAULIK J SHELAT),MR SP MAJMUDAR
44083	FA/1640/2015	29/08/2016	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	SWAMINASRAYAN VIJAY CARRY PER,THE ORIENTAL INSURANCE CO. LTD.,KULDIPSINH HARBHAJANSINH [DELETED AS PER COURTS ORDER DTD 5.11.15],THE NEW INDIA ASSURANCE CO. LTD.,PRADHUMANSINH BHIKHUBHA JETHVA,PEGMBER LALMAHAMAD ASRI-DECD.,HASINAKHATUN LALMAHAMAD,SAHIDAKHATUN LALMAHAMAD,JUBEDAKHATUN LALMAHAMAD	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,DELETED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT),MR SP MAJMUDAR
44084	FA/1643/2015	11/09/2017	MATHUR VIRJIBHAI MAKWANA,	MR. HEMAL SHAH	MALABHAI MOTIBHAI KHATANA,UNITED INDIA INSURANCE COMPANY LIMITED.SUGAR HOUSE	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
44085	FA/1644/2015	11/01/2016	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GANPATBHAI LALLUBHAI PARMAR,DHARMA QUARRY WORKS	NOTICE SERVED,MR ND SONGARA
44086	FA/1655/2015	19/08/2015	NATHABHAI HARIBHAI BHUVA,MANSUKHBHAI HARIBAHI BHUVA	MR SHAKTI S JADEJA	RAMJIBHAI JAGABHAI BHUVA,JIVTIBEN RAMJIBHAI BHUVA,RAVJIBHAI RAMJIBHAI BHUVA,KANJIBHAI RAMJIBHAI BHUVA,LADHABHAI RAMJIBHAI BHUVA,DINESHBHAI RAMJIBHAI BHUVA,VALLABHBHAI RAMJIBHAI BHUVA,PRAVINBHAI JAGABHAI BHUVA	,MR MRUGEN K PUROHIT
44087	FA/1661/2015	25/06/2018	SONALBEN D/O KISHORBHAI DANTANI,	MS NIYATI B KATIRA,MR P P MAJMUDAR	AJAYKUMAR PUNJABHAI CHAUDHARY,	MR MP THAKUR
44088	FA/1662/2015	24/10/2018	MANISHABEN ALPESHBHAI PAREKH,MINOR PRIT ALPESHBHAI PAREKH,KALABEN JASHUBHAI PAREKH	MR JIGAR G GADHAVI	TOP IMPAX HOUSING PRIVATE LIMITED,UNITED INDIA ASSURANCE CO.	MR RAJESH B DESAI,(MR MAULIK J SHELAT),MR AJAY L PANDAV

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44089	FA/1667/2015	09/09/2015	THE NEW INDIA ASSURANCE CO LTD (INSURER OF CONTAINER TRUST NO.GJ-12-W-6997),	MR PALAK H THAKKAR	RAJESHWARIBEN PITHABHAI SOLANKI-MINOR THROUGH SONABEN WD/O PITHABHAI JETHABHAI,DUSHYANT PITHABHAI SOLANKI-MINOR THROUGHSONABEN WD/O PITHABHAI JETHABHAI,SOLANKI BRIJESH PITHABHAI,SONABEN WD/O PITHABHAI JETHABHAI,JETHABHAI BHOJABHAI SOLANI,RANJITBHAI KAILASASHBHAI TIWARI-BRAHMIN(DRIVER OF CONTAINER TRUCTK NO.,PARAMJITSING SAINI,RATHINDVAREK MEHTA,ICICI LOMBARD GENERAL INSURANCE CO LTD	
44090	FA/1671/2015	20/10/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	FARMAN NASIM SHEIKH,LAVKUSH LALCHAND CHAMAR-DECD. THROUGH LEGAL HEIRS,,SUSHMA LAVKUSH CHAMAR,MINOR RANI LAXKUSH CHAMAR THROUGH SUSHMA LAVKUSH CHAMAR,LALCHAND MOTI CHAMAR,MANJUDEVI LALCHAND CHAMAR	
44091	FA/1696/2015	26/09/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DAYABEN BHAGVANJI,PAYAL BHAGVANJI,SAVAN BHAGVANJI,SAMUBEN MOHANBHAI,HARJIBHAI BECHARBHAI VANZARA [SINCE DECEASED],BIRJIBEN HARJIBHAI VANZARA (PADHIYAR)	,RULE SERVED,MR PRATIK Y JASANI
44092	FA/1697/2015	28/08/2015	DEVIKABEN CHHAGANLAL PADHIYAR,	MR NIRAD D BUCH	KALUBHAI MADHABHAI PATEL,MOTIBHAI MADHABHAI PATEL,NARESHBHAI KALUBHAI PATEL	
44093	FA/1698/2015	28/07/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MS VIDHI J BHATT	KANCHANBEN VIRJIBHAI,GULAB VIRJIBHAI,KIRAN VIRJIBHAI,NEHA VIRJIBHAI,JIVUBEN DEVSHIBHAI,DEVSHI UKABHAI,SOMABHAI AJABHAI JAPADIA	RULE SERVED,MR MEHUL S SHAH
44094	FA/1702/2015	14/12/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	TAUFIKBHAI RAJAKBHAI MANSURI,CHANDUSINH KACHARUSINH RATHOD,UNITED INDIA INSURANCE CO LTD,JAYENDRASINH VAKTUSINH CHAUHAN	RULE SERVED,SHARMISHTA A DAVE
44095	FA/1703/2015	15/10/2015	RUPALBEN PARESHBHAI AMIN,	MR MOHSIN M HAKIM	POLICE ADHISHAK NARMADA,DALSHUK SAILSH VASAVA,NEW INDIA INSURANCE	RULE SERVED,MR PALAK H THAKKAR
44096	FA/1704/2015	01/09/2015	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ISMAILKHAN DAUDKHAN BALOCH,BHARATKUMAR MANILAL MODI,JIVANBHAI MANABHAI PARMAR,KASHIBEN WD/O JIVANBHAI M PARMAR,SANJAYKUMAR JIVANBHAI PARMAR,BALRAJKUMAR JIVANBHAI PARMAR,RAJESHKUMAR JIVANBHAI PARMAR	,MR JM BAROT
44097	FA/1705/2015	20/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	PREMADEVI WD/O RAMNIGAM S/O LORIK PASI,MANJUDEVI RAMNIGAM (DECEASED DAUGHTER),INDUDEVI RAMNIGAM (DECEASED DAUGHTER),SANJAY RAMNIGAM (DECEASED SON),POOJADEVI RAMNIGAM (DECEASED DAUGHTER),PRADIP RANIGAM (DECEASED SON),SATIDEVI LORIK PASI (DECEASED MOTHER),LORIK PASI (DECEASED FATHER),MEHTA TRANSPORT SERVICES INDIA LTD.	SERVED BY PUBLICATION IN NEWS
44098	FA/1709/2015	01/10/2015	NATIONAL INSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	DHANIRAM LILARAM GURJAR,MAFATBHAI BHIKHABHAI ZALA	
44099	FA/1711/2015	01/09/2015	RAJUBHAI GORDHANBHAI @ GOGANBHAI DABHI,	MR ANKIT SHAH,MR.JAY S SHAH	ZAVERBHAI @ ASHWINBHAI BHALABHAI,BHAYLALBHAI KARAMSHIBHAI SAGATHIYA,NEW INDIA ASSURANCE COMPANY LTD,SHAILESHBHAI JENTIBHAI MAJETHIYA,SAMJUBEN BAVANJIBHAI KOLI,NEW INDIA ASSURANCE COMPANY LTD	,MR PALAK H THAKKAR
44100	FA/1713/2015	02/03/2016	RAJESH KAXMAN WAGHELA,TULSABEN RAJESH WAGHELA,DINESH RAJESH WAGHELA,ANJALI RAJESH WAGHELA	MR. HEMAL SHAH	AMIN IBRAHIM SUMARA,DHANJI DTHUBHAI KERASIYA,NEW INDIA ASSURANCE CO. LTD.,JUSAB IBRAHIM THEBA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED BY DS,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44101	FA/1714/2015	13/10/2015	IVRCL LIMITED,	MR AS VAKIL	GUJARAT STATE PETROLEUM CORPORATION LIMITED,ALKOR PETROO LIMITED	RULE SERVED,MR ASPI M KAPADIA,BHARGAV KARIA & ASSO
44102	FA/1715/2015	13/10/2015	IVRCL LIMITED,	MR AS VAKIL	GUJARAT STATE PETROLEUM CORPORATION LIMITED,ALKOR PETROO LIMITED	MR ASPI M KAPADIA,BHARGAV KARIA & ASSO
44103	FA/1716/2015	25/02/2019	SHEKHARBHAI ISHVARBHAI PATVA,CHIMANBHAI PATEL	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,DEFENCE ESTATE OFFICER	RULE SERVED,MS TRUSHA K PATEL
44104	FA/1717/2015	16/09/2015	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	LABHUBEN JAYESHBHAI PRAJAPATI,THAKUR DHULAJI ASHAJI,JAYESHBHAI RASHIKLAL PRAJAPATI,IFFCO TOKIOYO GENERAL INSURANCE CO LTD	,MR MAKBUL I MANSURI
44105	FA/1719/2015	27/08/2018	SAMIR BUILDERS, A REG. PARTNERSHIP FIRM,DILIPBHAI PARSOTTAMBHAI PATEL	MR SP MAJMUDAR,SHASHVATA U SHUKLA	PRAVINBHAI BHAILALBHAI PATEL,BHAILALBHAI RANCHHODBHAI PATE (DELETED AS PER ORDER DATED 6.1.2016),TULSI ASSOCIATES A PARTERSHIP FIRM,THROUGH ITS ONE OF THE PARTERS	DELETED,MR RD DAVE,MR MEHUL S SHAH
44106	FA/1727/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOCHI KANTILAL PRABHUDAS,	UNSERVED EXPIRED (R)
44107	FA/1731/2015	14/03/2017	JAYMIN KAMLESHBHAI THAKKAR,GOPI KAMLESHBHAI THAKKAR	MS SD RAMI	KAILASH TUKARAM CHIKHLIKAR,	(MR PARESH M DARJI)
44108	FA/1735/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI ATMARAM,	MR.SUBHASH G BAROT
44109	FA/1737/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAIYED MEERSAB MIYA AMIRMIYA,	MR.SUBHASH G BAROT
44110	FA/1738/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VASUDEV MANILAL,	MR.SUBHASH G BAROT
44111	FA/1739/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL SOMNATH,	MR.SUBHASH G BAROT
44112	FA/1740/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARANBHAI ATMARAMDAS PATEL,PATEL GIRISHBHAI NARANBHAI	RULE NOT RECD BACK,MR.SUBHASH G BAROT
44113	FA/1741/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAI HUSAINMIYA MUMREJBHAI,	MR.SUBHASH G BAROT
44114	FA/1744/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAJNIKANT CHUNILAL,	MR.SUBHASH G BAROT
44115	FA/1746/2015	21/09/2017	SANGEETABEN BALIRAM RATHOD,	MR.HIREN M MODI	DILVARSINH BALVANTSINH,NAVINBHAI RANCHHODBHAI PRAJAPATI,ORIENTAL INSURANCE CO LTD	,RULE SERVED,MR RATHIN P RAVAL
44116	FA/1747/2015	21/01/2020	KISMATADEVI W/O HANSRAJ CHHABIRAJ SAROJ,SHIVBHAVAN HANSRAJ SAROJ MINOR THRO' GUARDIAN KISMATADEVI W/O HANSRAJ CHHABIRAJ SAROJ,RAMBHAVAN HANSRAJ SAROJ,SUBHASH HANSRAJ SAROJ	MR AMIT C NANAVATI	BALVINDER SING GOPALSING JAT,NATIONAL INSURANCE CO LTD,MOHAMMADMIYA MOHAMMADVAHID KHERUWALA,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED	,MR SUNIL B PARIKH,MR DAKSHESH MEHTA,MR. VARUN G RAI
44117	FA/1749/2015	25/09/2018	CHANDUBHAI LAXMANBHAI VAGHARI,	MR.HIREN M MODI	RATNABHAI AMARABHAI BHARVAD,ORIENTAL INSURANCE CO LTD	UNSERVED EXPIRED (R),MR RATHIN P RAVAL
44118	FA/1750/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI MANEKLAL,	MR AV PRAJAPATI
44119	FA/1751/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AMRATBHAI ISHVERBHAI,PATEL SAVITABEN ISHVERBHAI,PATEL JYOTSNABEN ISHVERBHAI,PATEL RAJENDRAKUMAR ISHVERBHAI,PATEL YOGESHKUMAR ISHVERBHAI	RULE SERVED

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44120	FA/1752/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHVINBHAI SHANKARLAL,PATEL PUSHPABEN SHANKARLAL	RULE SERVED,MR AV PRAJAPATI
44121	FA/1753/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TRIVEDI PARESHKUMAR JAGDISHBHAI,	MR AV PRAJAPATI
44122	FA/1754/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL URMILAKUMAR RAMESHBHAI,PATEL MADHUBEN RAMESHBHAI,PATEL MITESHKUMAR RAMESHBHAI,PATEL MINALBEN RAMESHBHAI	RULE SERVED,MR AV PRAJAPATI
44123	FA/1767/2015	09/09/2015	CHANDRIKABEN @ PURVIBEN W/O BHADRESHBHAI BABUBHAI KANSARA,	MR KIRTIDEV R DAVE	COLLECTOR, AHMEDABAD SAHER,GOVERNMENT OF GUJARAT	
44124	FA/1769/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI BECHARDAS,	RULE SERVED
44125	FA/1770/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BALDEVBHAI BHUDARDAS,	RULE SERVED
44126	FA/1771/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARSHADBHAI NATWARLAL,PATEL ANILBHAI NATWARLAL	RULE SERVED
44127	FA/1772/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI JOITABHAI AMBALAL,	RULE SERVED
44128	FA/1773/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DASHARTHLAL CHIMANLAL,	RULE SERVED
44129	FA/1774/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHARATBHAI JOITARAM,	RULE SERVED
44130	FA/1775/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PURSHOTTAMBHAI RATILAL,	RULE NOT RECD BACK
44131	FA/1776/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI POPATLAL MAFATLAL,	RULE SERVED
44132	FA/1777/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARSHADBHAI MANEKLAL,PATEL HARSHABEN W/O HARSHADBHAI MANEKLAL L/H OF HARSHADBHAI MANEKLAL,PATEL URVAL S/O HARSHADBHAI MANEKLAL L/H OF HARSHADBHAI MANEKLAL,PATEL SWAPNIL S/O HARSHADBHAI MANEKLAL L/H OF HARSHADBHAI MANEKLAL	,RULE NOT RECD BACK
44133	FA/1778/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. PATEL JIVANBHAI GOPALDAS,	RULE SERVED
44134	FA/1779/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI NATHALAL PUNJDAS,	RULE SERVED
44135	FA/1780/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KACHARABHAI CHUNILAL,	RULE SERVED
44136	FA/1781/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI ISHWARDAS,	RULE SERVED
44137	FA/1783/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR VISHNUJI KALAJI,	MR AV PRAJAPATI
44138	FA/1784/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR RANJIT RANCHODBHAI L/H OF DECEASED,	MR AV PRAJAPATI
44139	FA/1788/2015	04/09/2015	TRIBHOVANBHAI MOHANBHAI PATEL,ISHABEN TRIBHOIVANBHAI PATEL,RAJUBHAI TRIBHOIVANBHAI PATEL,NAVNEETBHAI TRIBHOIVANBHAI PATEL,RAKESHBHAI TRIBHOIVANBHAI PATEL	MR AV PRAJAPATI	THE SPECIAL LAND AQUISITION OFFICER,EXECUTIVE ENGINEER	
44140	FA/1789/2015	04/09/2015	HEIRS OF DECEASED PATEL JETHABHAI AMBARAM,PATEL CHIMANLAL JETHALAL,PATEL PANKAJKUMAR JETHALAL,PATEL VINODKUMAR JETHALAL	MR DILIP B RANA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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44141	FA/1791/2015	29/01/2019	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	JABUBEN NARANBHAI BHARWAD,SHRIRAM NARANBHAI BHARWAD S/O OF THE DECD.,RATANBEN RAJABHAI BHARWAD [DELETED AS PER COURTS ORDER DATED 6.11.15],RAJUKHAN JARAFKHAN,MADHUBEN SHARDULBHAI BHARWAD,ASHISHBHAI SHARDULBHAI BHARWAD	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR R.K.MANSURI,HCLS COMMITTEE,MS. SHIVANGI M RANA
44142	FA/1792/2015	29/01/2019	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA	MADHUBEN SHARDULBHAI BHARWAD,JAYSHREEBEN SHARDULBHAI BHARWAD,ASHISHBHAI SHARDULBHAI BHARWAD,HARSHIDABEN SHARDULBHAI BHARWAD,KOMALBEN SHARDULBHAI BHARWAD,JAKUBEN KARMANBHAI BHARWAD,KARMANBHAI BHARWAD,RAJUKHAN JARAFKHAN	RULE SERVED,RULE UNSERVED,MR R.K.MANSURI
44143	FA/1793/2015	18/01/2016	SHANTIBEN BHARATBHAI SHIYANI,MINOR MUKESH BHARATBHAI SHIYANI,MINOR RAHUL BHARATBHAI SHIYANI,MINOR DARSHNABEN BHARATBHAI SHIYANI,BHIMJIBHAI VALJIBHAI SHIYANI,SAJANBEN BHIMJIBHAI SHIYANI	MR TUSHAR L SHETH	KOUSHIKBHAI VINUBHAI ROHIT,RELIANCE GENERAL INSURANCE COMPANY LTD,A/1 ACID PVT LTD,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR VIBHUTI NANAVATI,MR RATHIN P RAVAL
44144	FA/1795/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	MAVJIBHAI SHIVADASBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AV PRAJAPATI
44145	FA/1796/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	SODHA GABHUBHA MEGHAJI,SODHA BHARUBHA GABHUBHA,SODHA MONGHIBA GABHUBHA,DEPUTY COLLECTOR	RULE NOT RECD BACK,RULE SERVED,MR AV PRAJAPATI
44146	FA/1797/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL PANCHANBHAI HARJIBHAI,PATEL NARANBHAI PANCHANBHAI,DEPUTY COLLECTOR	RULE NOT RECD BACK,RULE SERVED,MR AV PRAJAPATI
44147	FA/1798/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL DEVJIBHAI VASTABHAI,PATEL RAMJIBHAI VASTABHAI,DEPUTY COLLECTOR	RULE NOT RECD BACK,RULE SERVED,MR AV PRAJAPATI
44148	FA/1799/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL MEGJIBHAI DEVJIBHAI,DEPUTY COLLECTOR	RULE SERVED,MR AV PRAJAPATI
44149	FA/1800/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL VIRJIBHAI HARJIBHAI,PATEL JETHABHAI VIRJIBHAI,DEPUTY COLLECTOR	,RULE SERVED,MR AV PRAJAPATI
44150	FA/1801/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL DEVJIBHAI VALJIBHAI,PATEL HIRJIBHAI DEVJIBHAI,DEPUTY COLLECTOR	,RULE SERVED,MR AV PRAJAPATI
44151	FA/1802/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL MANJIBHAI TEJABHAI,PATEL RAMESHBHAI KESERABHAI MANJIBHAI,DEPUTY COLLECTOR	,RULE SERVED,MR AV PRAJAPATI
44152	FA/1803/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL MANJIBHAI KHETABHAI,DEPUTY COLLECTOR	RULE SERVED,MR AV PRAJAPATI
44153	FA/1804/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL SHAMJIBHAI AARJANBHAI,PATEL PREMJIBHAI SHAMJIBHAI,DEPUTY COLLECTOR	,RULE SERVED
44154	FA/1805/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL JIVRAJBHAI NARANBHAI,PATEL RAJABHAI JIVRAJBHAI,DEPUTY COLLECTOR	,RULE SERVED,MR AV PRAJAPATI
44155	FA/1806/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL LAKHUBHAI DEVJIBHAI,DEPUTY COLLECTOR	RULE SERVED,MR AV PRAJAPATI
44156	FA/1807/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	PATEL HARDAS DEVJIBHAI,DEPUTY COLLECTOR	RULE SERVED
44157	FA/1808/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	DEVASHIBHAI KANJIBHAI,MANJIBHAI DEVASHIBHAI,DEPUTY COLLECTOR	,RULE SERVED

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44158	FA/1809/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	THAKKAR / RUPAREL DAMJIBHAI CHABILDAS,THAKKAR / RUPAREL NARENDRABHAI DAMJIBHAI,THAKKAR / RUPAREL BHAILALBHAI DAMJIBHAI,THAKKAR / RUPAREL LAKSHMIKANTBHAI DAMJIBHAI,THAKKAR / RUPAREL KAMLABEN DAMJIBHAI,THAKKAR / RUPAREL HERAGAURIBEN DAMJIBHAI,THAKKAR / RUPAREL YASHODABEN DAMJIBHAI,THAKKAR / RUPAREL PUSHPABEN DAMJIBHAI,DEPUTY COLLECTOR	,RULE SERVED,MR AV PRAJAPATI
44159	FA/1810/2015	05/07/2016	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR.VARUN K.PATEL	THAKKAR / RUPAREL DAMJIBHAI CHABILDAS,THAKKAR / RUPAREL NARENDRABHAI DAMJIBHAI,THAKKAR / RUPAREL BHAILALBHAI DAMJIBHAI,THAKKAR / RUPAREL LAKSHMIKANTBHAI DAMJIBHAI,THAKKAR / RUPAREL KAMLABEN DAMJIBHAI,THAKKAR / RUPAREL HERAGAURIBEN DAMJIBHAI,THAKKAR / RUPAREL YASHODABEN DAMJIBHAI,THAKKAR / RUPAREL PUSHPABEN DAMJIBHAI,DEPUTY COLLECTOR	,RULE SERVED,MR AV PRAJAPATI
44160	FA/1811/2015	30/08/2016	UNITED INDIA INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	DHARMENDRA SURESHCHANDRA PARMAR,KIRITKUMAR LAXMANSINH BARIA,RAKESHKUMAR SURESHCHANDRA PARMAR	NOTICE SERVED,MR.HIREN M MODI
44161	FA/1813/2015	09/08/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	BHARATBHAI GALABHAI CHAUHAN,PRATAPBHAI GALABHAI CHAUHAN,JERABHAI GALABHAI CHAUHAN,RAJESHKUMAR KHUMANSINH LABANA,ALKESHKUMAR A SONI	,NOTICE SERVED,MR JA ADESHRA
44162	FA/1814/2015	11/04/2016	ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	HIMLIBEN W/O JADIYABHAI VIRJIBHAI PALAS,MINOR SUSHILABEN JADIYABHAI PALAS,MINOR SUMITRABEN JADIYABHAI PALAS,MINOR LALITABEN JADIYABHAI PALAS,MINOR SUNILBHAI JADIYABHAI PALAS,MINOR RINABEN JADIYABHAI PALAS,MINOR ANILBHAI JADIYABHAI PALAS,MINOR JASHODABEN JADIYABHAI PALAS,PRAKASHCHANDRA GUMJIBHAL BHURIYA,PRAKASHBHAI RAJUBHAI MAVI	NOTICE SERVED,MR.HIREN M MODI
44163	FA/1818/2015	23/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JEBARBEN JORABHAI,RABARI RUKHIBEN JORABHAI,RABARI JADIBEN JORABHAI,RABARI MENABEN JORABHAI,RABARI SAKARBEN JORABHAI,RABARI NAGJIBHAI JORABHAI	
44164	FA/1819/2015	23/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RUKHIBEN BABABHAI,RABARI BHIKHABHAI HARIBHAI	MR AV PRAJAPATI
44165	FA/1820/2015	23/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI LILUBEN WD/O SAVABHAI CHELABHAI,	MR AV PRAJAPATI
44166	FA/1821/2015	23/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MOTIBHAI GOVALBHAI,	MR AV PRAJAPATI
44167	FA/1823/2015	08/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHIKHAJI SENDHAJI,	MR AV PRAJAPATI
44168	FA/1824/2015	08/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR NATHUJI KALUJI,THAKOR DALAJI RAGHUJI KALUJI	MR AV PRAJAPATI
44169	FA/1825/2015	08/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI MONGHIBEN KAMRAJBHAI NARSANGBHAI,	MR AV PRAJAPATI
44170	FA/1826/2015	22/09/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NALINIBEN BATUKBHAI PUROHIT,BHAVINKUMAR BATUKBHAI PUROHIT,HEMANSU BATUKBHAI PUROHIT,JINABHAI BIJALBHAI BHARAI (RABARI),SAJID KALAM S/O ABDUL KALAM SHAIKH,RELIANCE GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI
44171	FA/1828/2015	11/07/2016	MOHANGIRI SHANKARGIRI GOSWAMI,	MR.HIREN M MODI	PRAVINKUMAR MOHANLAL,GUJARAT STATE ROAD TRANSPORT CORPORATION	DELETED,MRS VASAVDATTA BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44172	FA/1829/2015	09/09/2015	MANJULABEN BHAVANISHAKAR JOSHI,	MR.HIREN M MODI	NATUBHAI BIJALBHAI THAKOR,KIRITKUMAR RAGHURAM THAKKAR,ORIENTAL INSURANCE CO LTD,BHAVANISHANKAR DHARMSHANKAR JOSHI	,DELETED
44173	FA/1830/2015	01/09/2016	BHAVANISHANKAR DHARMSHANKAR JOSHI,	MR.HIREN M MODI	NATUBHAI BIJALBHAI THAKOR,KIRITKUMAR RAGHURAM THAKKAR,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,DELETED,MR VC THOMAS
44174	FA/1841/2015	10/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	JOGIBEN KUSANYABHAI GAMIT,KUSANYABHAI HADKYABHAI GAMIT,JITENDRABHAI JAGDISHBHAI GAMIT	
44175	FA/1869/2015	15/09/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	ASHOK MANGILAL RATHOD,JAVSINGBHAI KALSINGBHAI BHAMBHOR	,MR MTM HAKIM
44176	FA/1872/2015	16/06/2017	JIGNESHKUMAR VISNUBHAI PATEL,	HL PATEL ADVOCATES	MAHENDRA AMBALAL PRAJAPATI,DHIRAJKUMAR ARJANBHAI PATEL,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR AJAY R MEHTA
44177	FA/1877/2015	23/08/2017	GAJENDRASINH MAHIPATSINH CHUDASMA,	MR YN RAVANI	TORRENT POWER GRID LIMITED (POWER GRID CORPORATION OF INDIA LIMITED),PROJECT MANAGER	RULE SERVED,MR KB PUJARA
44178	FA/1882/2015	25/02/2020	HULASBA GAMBHIRSINH JADEJA,HARDIPSINH GAMBHIRSINH JADEJA	MR JIGAR G GADHAVI	LAXMI TRADING COMPANY,NEW INDIA ASSURANCE COMPANY LIMITED	,MR KV GADHIA
44179	FA/1887/2015	29/06/2016	AMIT RAMCHAND SAWLANI,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	CHITRA AMIT SAWLANI S/O SURINDER KODUMAL BHAGCHANDANI,	MR GT DAYANI
44180	FA/1888/2015	07/12/2015	GENERAL MANAGER,	MR RITURAJ M MEENA	ISHWARPURI HIRAPURI GOSAI,AMRUTPURI HIRAPURI GOSAI,SPECIAL LAND ACQUISITION OFFICER	
44181	FA/1889/2015	07/12/2015	GENERAL MANAGER,	MR RITURAJ M MEENA	ISHWARPURI HIRAPURI GOSAI,SPECIAL LAND ACQUISITION OFFICER	
44182	FA/1890/2015	07/12/2015	GENERAL MANAGER,	MR RITURAJ M MEENA	ISHWARPURI HIRAPURI GOSAI,SPECIAL LAND ACQUISITION OFFICER	
44183	FA/1891/2015	07/12/2015	GENERAL MANAGER,	MR RITURAJ M MEENA	DAVE ANILBHAI KANTIBHAI,SPECIAL LAND ACQUISITION OFFICER	
44184	FA/1892/2015	07/12/2015	GENERAL MANAGER,	MR RITURAJ M MEENA	USHABEN SHANTILAL DAVE,SPECIAL LAND ACQUISITION OFFICER	
44185	FA/1893/2015	07/12/2015	GENERAL MANAGER,	MR RITURAJ M MEENA	MALEK HUSENBHAI JIVABHAI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
44186	FA/1909/2015	28/09/2018	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HARISHBHAI DAYABHAI BHARANIYA,RAMESHBHAI LAXMANBHAI VIZUDA (DELETED),KARSHANBHAI @ KARABHAI HAMIRBHAI PARMAR,KESHUBHAI RANMALBHAI KESHVALA,DINESHBHAI SIDUBHAI JETHVA	DELETED,RULE SERVED,MR HARSHAD K PATEL
44187	FA/1916/2015	21/09/2015	PATEL RAMESHBHAI HIRABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
44188	FA/1917/2015	20/10/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	JAMNADAS GORDHANBHAI KARKAR,	MR SAMIR B GOHIL
44189	FA/1918/2015	28/09/2018	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	PALKAUR SUKHRAJSING MAJBISHEKH,MINOR RUPAKAUR SUKHRAJSING MAJBISHEKH,MINOR MISHANTSING SUKHRAJSING MAJBISHEKH,MINOR KHAJANSING SUKHRAJSING MAJBISHEKH,MINOR GAURVARDANSING SUKHRAJSING MAJBISHEKH,MOHAMADSAGIRKHAN MOHAMADSABIRKHAN (DELETED),JAFARALI NASIRALI SAYEED (DELETED),UNITED INDIA INSURANCE COMPANY LIMITED.,RAMANBHAI KARSANBHAI PATEL	DELETED,RULE SERVED,MR PALAK H THAKKAR
44190	FA/1926/2015	15/10/2015	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	VIKRAMBHAI KALUBHAI GOHIL,NARANBHAI BHATURBHAI GALDHARIA,AMBIKA ROADLINES	
44191	FA/1928/2015	07/09/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	YASHPAL SINGH MARISINGH (DELETED),DHANRAJ MAYARAM PATIL,JASHUMATI DHANRAJ PATIL,AZADSINH VIRSINH JAT(DELETED)	DELETED,RULE SERVED

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44192	FA/1929/2015	22/09/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HARILAL DHANJIBHAI KORINGA,BHADABHAI BHAVANBHAI GAJERA,NATIONAL INSURANCE COMPANY LTD.,HEIRS AND LEGAL REPRESENTATIVE OF DECD. PARSHOTTAMBHAI BHADABHAI GAJERA,SHARDABEN WD/O PARSHOTTAMBHAI GAJERA,NILAM PARSHOTTAMBHAI GAJERA,CHANDNI PARSHOTTAMBHAI GAJERA,NIKUNJ PARSHOTTAMBHAI GAJERA	
44193	FA/1930/2015	22/09/2015	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HARILAL DHANJIBHAI KORINGA,BHADABHAI BHAVANBHAI GAJERA,NATIONAL INSURANCE COMPANY LTD.,HEIRS AND LEGAL REPRESENTATIVE OF DECD. DHARAMSHIBHAI KANJIBHAI HIRAPARA,SHRDABEN DHARMSHIBHAI GAJERA,IFFCO TOKYO GENERAL INSURANCE COMPANY LTD,HEIRS AND LEGAL REPRESENTATIVE OF DECD. DHARAMSHIBHAI KANJIBHAI HIRAPARA,HEMIBEN WD/O DHARAMSHIBHAI HIRAPARA,RAJENDRABHAI ALIAS RAJESHBHAI DHARMSHIBHAI HIRAPARA,SHAILESHBHAI DHARAMSHIBHAI HIRAPARA	
44194	FA/1931/2015	22/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI DAHYABHAI,	MR AV PRAJAPATI
44195	FA/1932/2015	22/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI DAHYABHAI,	MR AV PRAJAPATI
44196	FA/1933/2015	22/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGWANBHAI MOHANBHAI,	MR AV PRAJAPATI
44197	FA/1935/2015	22/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SIPAI KARIMBHAI PUJABHAI,	MR AV PRAJAPATI
44198	FA/1936/2015	22/09/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANJIBHAI BHAVJIBAHI,	MR AV PRAJAPATI
44199	FA/1938/2015	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR POPATJI RAVAJI,	MR AV PRAJAPATI
44200	FA/1939/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MAFAJI MOHANJI,	MR AV PRAJAPATI
44201	FA/1948/2015	30/08/2017	PARESHBHAI BHIMJIBHAI BHARWAD,	MR MTM HAKIM	NASHIBHAI NURMOHEMMED MAKRANI,SURESHCHANDRA HARISHANKAR CHHELWALA,ORIENTAL INSURANCE COMPANY LIMITED	RULE UNSERVED,MR PALAK H THAKKAR,MR RAXIT J DHOLAKIA
44202	FA/1951/2015	28/09/2015	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	DAHYABHAI PUNJABHAI GOHIL,LAKHIBEN DAHYABHAI GOHIL,PUSHPABEN RAVAJIBHAI GOHIL,HARIRAM RAMCHANDRAJI VISNOI,KIRAN SHIPPING AGENCY PVT LTD.	
44203	FA/1952/2015	28/09/2015	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. GOVINDJI SUMANJI THAKOR,SUMANJI RAVTAJI THAKOR,SUSHILABEN W/O SUMANJI THAKOR,VISHALJI SUMANJI THAKOR,DEVUSINH SUMANJI THAKOR,AASHUSINH GEMARSINH JADEJA,BHANJIBHAI GOPALBHAI SUTHAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,LEGAL HEIRS OF DECD. LAVAR SHANKARBHAI BACHUBHAI,PANCHAL VIJAYKUMAR SHANKARBHAI	

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44204	FA/1953/2015	28/09/2015	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. VINODJI GALABJI THAKOR,LAXMIBEN WD/O VINODJI RAVTAJI THAKOR,GAURAVJI VINODJI THAKOR - MINOR,KARTIKJI VINODJI THAKOR - MINOR,KETANJI VINODJI THAKOR - MINOR,SITABEN WD/O GALABJI RAVTAJI THAKOR,AASHUSINH GEMARSINH JADEJA,BHANJIBHAI GOPALBHAI SUTHAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,LEGAL HEIRS OF DECD. LAVAR SHANKARBHAI BACHUBHAI,PANCHAL VIJAYKUMAR SHANKARBHAI	
44205	FA/1958/2015	30/09/2015	MRUDULABEN MAFATLAL SHAH,	MR. ABHISHEK A JOSHI	SABBIR HUSEN AMIRMAHOMMAD MUSALMAN,FATELAL MAHADEVLAL KOTHARI,UNITED INDIA INSURANCE COMPANY LTD	DELETED,ABATED,MR RATHIN P RAVAL
44206	FA/1959/2015	12/12/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	ADITI S RAOL	MANJUR AHEMAD JAHURBHAI SHAIKH,MAHENDRABHAI AMBALAL PATEL,MANHARBHAI NARMADASHANKAR BHATT,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MRS KRISHNA G RAWAL,MR MAKBUL I MANSURI,MR VC THOMAS
44207	FA/1960/2015	29/09/2015	PARTHIV KANTILAL DALAL,	MR ANVESH V VYAS	RITU PARTHHIV DALAL,VRINDA PARTHIV DALAL - MINOR	MS MINI M NAIR
44208	FA/1961/2015	29/09/2015	PARTHIV KANTILAL DALAL,	MR ANVESH V VYAS	RITU PARTHHIV DALAL,	MS MINI M NAIR
44209	FA/1962/2015	29/09/2015	PARTHIV KANTILAL DALAL,	MR ANVESH V VYAS	RITU PARTHHIV DALAL,	MS MINI M NAIR
44210	FA/1966/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HAMIRBHAI UDABHAI HARIJAN,	MR VIRAL J DAVE
44211	FA/1967/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SITABEN KARNABHAI DARJI,	MR VIRAL J DAVE
44212	FA/1968/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHANBHAI SOMABHAI HARJAN,	MR VIRAL J DAVE
44213	FA/1969/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUPABHAI MADHABHAI HARIJAN,	MR VIRAL J DAVE
44214	FA/1970/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANABHAI VAGHABHAI RAJPUT,	MR VIRAL J DAVE
44215	FA/1971/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHABHAI UDABHAI HARIJAN,	MR VIRAL J DAVE
44216	FA/1972/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI GAGADASBHAI RABARI,	MR VIRAL J DAVE
44217	FA/1973/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRANABHAI HARIRAM HARIJAN,	MR VIRAL J DAVE
44218	FA/1974/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI DHANRAJ PRAJAPATI,	MR VIRAL J DAVE
44219	FA/1975/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN HARKHABHAI MADHABHAI HEIR OF KANKUBEN HARKHABHAI HARIJAN,	MR VIRAL J DAVE
44220	FA/1976/2015	22/08/2016	THE LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI VIRBHANBHAI HARIJAN,	MR VIRAL J DAVE
44221	FA/1980/2015	01/12/2015	VIRBAC ANIMAL HEALTH INDIA PVT LTD.,	MR YJ TRIVEDI	DAHYABHAI L PATEL,CHANDRESHBHAI THAKKAR, A PROPRIETOR OF YOGIRAJ ENTERPRISE	MR SACHIN D VASAVADA,MR SAMRAT N MEHTA
44222	FA/1982/2015	04/07/2016	MUKESHKUMAR RAMAJI NAGWADIYA,	MR K I KAZI	RATHOD INDIRABEN KHODABHAI,	
44223	FA/1988/2015	01/10/2015	BILESHWAR KHAND UDHYOG KHEDUT SEVA SAHAKARI MANDALI LTD.,	MR PS GOGIA	RAISINHBHAI NARANBHAI VALA,NEW INDIA INSURANCE COMPANY LTD	
44224	FA/1991/2015	12/09/2017	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINABEN @ SENTRA CHANDRASHEKHAR NAIDU,RAJESH @ RAJ CHANDRASHEKHAR NAIDU - MINOR,BHARTI CHANDRASHEKHAR NAIDU - MINOR,VICKY CHANDRASHEKHAR NAIDU - MINOR,KISHANLAL NANDLAL SHARMA	NOTICE SERVED,MR.HIREN M MODI

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44225	FA/1992/2015	13/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUATIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED PARBATSANG PRABHUJI,THAKOR KIRTISANG PARBATSANG PRABHUJI,THAKOR HARCHANDJI PARBATSANG PRABHUJI	,MR AV PRAJAPATI
44226	FA/1993/2015	13/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUATIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED BALSANG PRABHUJI,ZALA SADABA BALSANG,ZALA BALVANTSANG BALSANG,ZALA SITABA BALSANG,ZALA NAVALSANG BALSANG,ZALA GAMANSANG BALSANG,ZALA KALUBHA BALSANG	,MR AV PRAJAPATI
44227	FA/1994/2015	13/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUATIVE ENGINEER	GOVERNMENT PLEADER	ZALA MOHABATSANG BABUJI WHO IS LEGAL HEIRS OF DECEASED,	MR AV PRAJAPATI
44228	FA/1995/2015	13/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUATIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMANJI RANGAJI GOVAJI,THAKOR RATHUJI RANGAJI GOVAJI	,MR AV PRAJAPATI
44229	FA/1996/2015	13/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUATIVE ENGINEER	GOVERNMENT PLEADER	DARBAR VAHUJI GOVAJI,	
44230	FA/2001/2015	22/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	SWAMI DHARMBHUSHAN DASJI,HITESH PREMJIBHAI,SWAMINARAYAN SEVA TRUST,JAKIRBHAI ALLARAKHA GANCHI	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR.HIREN M MODI
44231	FA/2005/2015	07/11/2016	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HEIRS OF DECEASED HITESH DHIRAJBHAI TRIVEDI,URMILABEN DHIRAJLAL TRIVEDI HEIRS OF DECEASED HITESH DHIRAJBHAI TRIVEDI,DEVJIBHAI KANJIBHAI DANGAR	NOTICE SERVED,MR.HIREN M MODI
44232	FA/2007/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KAMLESHBHAI JYANTILAL,	RULE SERVED
44233	FA/2008/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMANBHAI SHIVABHAI,	RULE SERVED
44234	FA/2009/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI SOMABHAI,	RULE SERVED
44235	FA/2010/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHIMANLAL AMBALAL,	RULE SERVED
44236	FA/2011/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MAHENDRABHAI SOMABHAI,	RULE SERVED
44237	FA/2012/2015	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI ISHWARBHAI,	RULE SERVED
44238	FA/2013/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VINODBHAI AMBALAL,	RULE SERVED
44239	FA/2015/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI TRIBHOVANBHAI,	MR AV PRAJAPATI
44240	FA/2016/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVIBEN HIRABHAI,	MR AV PRAJAPATI
44241	FA/2017/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL HARIBHAI BHIKHABHAI,PATEL SOMIBEN HARIBHAI,PATEL RAMJIBHAI HARIBHAI,PATEL KANTABEN HARIBHAI,PATEL DINESHBHAI HARIBHAI,PATEL SOMABHAI SHANKARBHAI	
44242	FA/2018/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL NAGARBHAI JIVABHAI,PATEL DALSIBEN D/O NAGARBHAI JIVABHAI	,MR AV PRAJAPATI
44243	FA/2019/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JOITABHAI KASHIBHAI,	MR AV PRAJAPATI
44244	FA/2020/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHUPENDRAKUMAR AMBALAL,	MR AV PRAJAPATI

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44245	FA/2021/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHUPENDRABHAI ISHWARBHAI,HEIRS OF DECEASE PATEL HEMABHAI KANJIBHAI,PATEL SAVITABEN HEMABHAI KANJIBHAI,PATEL MANISHABEN HEMABHAI,PATEL TEJASKUMAR HEMABHAI	
44246	FA/2022/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI DHARMABHAI,	
44247	FA/2023/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHODABHAI VELABHAI,HEIRS OF DECEASED PATEL BABABHAI RANCHHODBHAI,PATEL NAROTTAMBHAI BABABHAI,PATEL BHAGABHAI PARSOTTAMBHAI,PATEL BECHARBHAI MANCHHABHAI,THROUGH ADMINISTRATOR PATEL KHODABAHI VELABHAI,PATEL KANTIBHAI BECHARBHAI	
44248	FA/2024/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHAMANBHAI TRIBHOVANBHAI,	MR AV PRAJAPATI
44249	FA/2025/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL UMEDBHAI DHARMABHAI,PTEL JAMUBEN UMEDBHAI,PATEL JAYESHKUMAR UMEDBHAI,PATEL JAYMIN UMEDBHAI	
44250	FA/2026/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL DWARKABHAI UGARABHAI,PATEL HIRABEN DWARKABHAI,PATEL HASUMATIBHAI DWARKABHAI,PATEL VINODBHAI HIRABHAI	,MR AV PRAJAPATI
44251	FA/2027/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL UMEDBHAI JOITABHAI,PATEL HIRABHAI JOITABHAI	MR AV PRAJAPATI
44252	FA/2028/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JYANTIBHAI JIVABHAI,	MR AV PRAJAPATI
44253	FA/2029/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMJIBHAI HARIBHAI BHIKHABHAI,PATEL AMARATBHAI SHANKARBHAI BHIKHABHAI	,MR AV PRAJAPATI
44254	FA/2030/2015	07/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANGARAM TRIBHOVANBHAI,PATEL AMBARAM TRIBHOVANBHAI	
44255	FA/2039/2015	19/12/2016	DHANADEVI SHIVAJI PASHWAN,	NOTICE SERVED	JAY MA AMBE CORPORATE,GUJARAT AMBUJA EXPORT LTD,NEW INDIA INSURANCE COMPANY LTD	,MR KV GADHIA
44256	FA/2040/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARESHKUMAR PARSOTTAMDAS,	MR AV PRAJAPATI
44257	FA/2041/2015	08/02/2017	PASCHIM GUJARAT VIJ CO. LTD,	(MR MD RANA)	RAMTIBEN NARVATBHAI,RAMILABEN NARVATBHAI,MANUBHAI GALALBHAI,GALIBEN MANUBHAI,DAYABHAI MANUBHAI	RULE NOT RECD BACK,RULE SERVED,HL PATEL ADVOCATES
44258	FA/2047/2015	12/12/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	RAMESHKUMAR RAJMAL JAIN,	
44259	FA/2049/2015	12/02/2020	AACHAR JUMA JAT,	MR.HIREN M MODI	RAMZAN HUSAIN KHALIFA,HANUMANSINH MOHANSINH RATHOD,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
44260	FA/2050/2015	04/07/2016	ROHITBHAI DHAVNVANTBHAI SHAH,	MR KUNAL S SHAH	NILAKSHIBEN GOVINDBHAI PATEL,RAMBABU,UNITED INDIA INSURANCE CO LTD,THE COLLECTOR	NOTICE NOT RECD BACK,NOTICE SERVED,MR VC THOMAS
44261	FA/2052/2015	05/10/2018	KAJAL RONAKKUMAR DAVE,	MR.HIREN M MODI	POPATJI SURAJI THAKOR(DELETED),MAHESHKUMAR SHANKARLAL PRAJAPATI,NEW INDIA INSURANCE CO. LTD.,RAJENDRAKUMAR M JANI,UNITED INDIA INSURANCE COMPANY LIMITED.	DELETED,RULE SERVED,MR SANDIP C SHAH,MR PALAK H THAKKAR
44262	FA/2053/2015	05/10/2018	ISHWARBHAI BUDHABHAI THAKOR,JAGIBEN ISHWARBHAI THAKOR	MR.HIREN M MODI	SADHURAM SHANKARBHAI THAKOR,NATIONAL INSURANCE CO LTD,VALLABHBHAI SHANABHAI THAKOR [DELETED]	DELETED,RULE SERVED,MR DAKSHESH MEHTA

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44263	FA/2054/2015	18/03/2016	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SHOBHABEN W/O ARJUN MAHAJAN,DEEPAK ARJUN MAHAJAN - MINOR,CHANDELABHAI SITARAM MAHAJAN,SAGAR ARJUN MAHAJAN-MINOR,MAHADEV SILK PRIVATE LTD	NOTICE SERVED
44264	FA/2057/2015	09/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI DANABHAI VANABHAI,RABARI KARMSHIBHAI MJORABHAI,RABARI KHENGARBHAI RAYMALBHAI,RABARI TALJABHAI KESARABHAI,RABARI AGARIBEN WD/O JORABHAI	,MR AV PRAJAPATI
44265	FA/2070/2015	22/08/2016	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI HAMIRBHAI RAJPUT-DECD.,HAAVIBEN GOVINDBHAI RAJPUT,MENIBEN GOVINDBHAI RAJPUT,VIKRAMBHAI GOVINDBHAI RAJPUT,NEELABEN GOVINDBHAI RAJPUT,KANKUBEN GOVINDBHAI RAJPUT,KARSANBHAI GOVINDBHAI RAJPUT,PARVATIBEN GOVINDBHAI RAJPUT	,MR VIRAL J DAVE
44266	FA/2071/2015	22/08/2016	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUJABHAI HAMIRBHAI RAJPUT,	MR VIRAL J DAVE
44267	FA/2072/2015	11/02/2017	DHANIBEN BHARATBHAI PADHRA (BHIL),	MR VA MANSURI,MR. SABIR B SAIYYAD	NARESHBHAI DEVABHAI RATHOD,DILIPKUMAR TEJKARAN CHHAJAD,ORIENTAL INSURANCEC OMPANY LIMITED	RULE SERVED,MR MITESH L RANGRAS
44268	FA/2090/2015	15/10/2015	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MOHANBHAI DAHYABHAI SOLANKI,MAHERAJBIBI AHMEDHUSEN KHALIFA,AHMEDHUSEN GULAMHUSEN KHALIFA,MOHAMAD SHAKIL AHEMEDHUSEN KHALIFA,MOHAMAD SAHANVAZ AHMADHUSEN KHALIFA,MOHAMAD TAMSIR AHEMADHUSEN KHALIFA,AKILABANU AHMADHUSEN KHALIFA,NUSRATBANU AHEMADHUSEIN KHALIFA MINOR THRO' AHMEDHUSEN	,MR.HIREN M MODI
44269	FA/2092/2015	15/10/2015	MANAGER- UNITED INDIA INSURANCE CO LTD,	MS HINA DESAI	ALKABEN W/O RAMANBHAI KALUBHAI PATEL,KHUSHBU RAMANBHAI PATEL,SHIVAM RAMANBHAI PATEL,BHURIBEN KALUBHAI PATEL,SIYARAM JAYDALAL YADAV,COMMANDANT	,MR.HIREN M MODI
44270	FA/2094/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL KANTIBHAI SHANKARDAS,	MR AV PRAJAPATI
44271	FA/2095/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL VITHALBHAI MORARBHAI,	MR AV PRAJAPATI
44272	FA/2096/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL AMRATBHAI MAGANBHAI,	MR AV PRAJAPATI
44273	FA/2097/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL PRABHUVABHAI KASHIRAM,	MR AV PRAJAPATI
44274	FA/2098/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL VITHALBHAI MOHANDAS,	UNSERVED EXPIRED (R)
44275	FA/2099/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL AMBARAM NARANDAS,	UNSERVED EXPIRED (R)
44276	FA/2100/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL RAMESHBHAI BHUDARBHAI,	MR AV PRAJAPATI
44277	FA/2101/2015	24/01/2018	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SPECIAL LAND ACQUISITION OFFICER	MR DG CHAUHAN,RONAK D CHAUHAN	PATEL MUKESHBHAI KANTILAL,	MR AV PRAJAPATI
44278	FA/2105/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANABHAI PARBATBHAI,	MR VIRAL J DAVE

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44279	FA/2106/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESHBHAI RUPSIBHAI,	MR VIRAL J DAVE
44280	FA/2107/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GODAVARI SANKARBHAI,	MR VIRAL J DAVE
44281	FA/2108/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISHVARBHAI ARJANBHAI,	MR VIRAL J DAVE
44282	FA/2109/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSHIBHAI MOHDEVABHAI,	MR VIRAL J DAVE
44283	FA/2110/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABIBEN KHEMABHAI,	MR VIRAL J DAVE
44284	FA/2111/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTAMBHAI AMABARAM,	RULE SERVED
44285	FA/2112/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NARANBHAI VAGABAHI,	MR VIRAL J DAVE
44286	FA/2113/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANCHABHAI MASHRUBHAI,	MR VIRAL J DAVE
44287	FA/2114/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI PREMABHAI,	MR VIRAL J DAVE
44288	FA/2115/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN RUPABHAI BHEMJI,	MR VIRAL J DAVE
44289	FA/2116/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRJIBHAI DEVSHIBHAI,	MR VIRAL J DAVE
44290	FA/2117/2015	22/08/2016	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRJIBHAI DEVSHIBHAI .,	RULE SERVED
44291	FA/2118/2015	13/09/2017	UNITED INDIA INSURANCE CO. LTD,	MR R G DWIVEDI	SHABBIRBHAI ABBASBHAI HASAMWALA,AJABBEN SHABBIRBHAI HUSAMWALA,MUSTUDA SABBIRBHAI HASAMWALA,BHIMSINH MANGALSINH DABHI (DELETED),GUJARAT STATE ROAD TRANSPORT CORPORATION,NAJIMUDDIN ABDEALI GANGARDIWALA TAIWADA,	DELETED,RULE SERVED,MRS VASAVDATTA BHATT
44292	FA/2119/2015	13/09/2017	UNITED INDIA INSURANCE CO. LTD,	MR R G DWIVEDI	TASNIM WD/O HOJEFBHAI HUSENIBHAI GANGERDIWALA,HUSENIBHAI SAIFUDDINBHAI GANGERDIWALA,SALMABEN HUSENIBHAI GANGERDIWALA,NISRIN HOJEFBHAI GANGERDIWALA MINOR,BHIMSINH MANGALSINH DABHI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NAJIMUDDIN ABDEALI GANGARDIWALA	RULE SERVED,UNSERVED EXPIRED (R),MRS VASAVDATTA BHATT
44293	FA/2120/2015	13/09/2017	UNITED INDIA INSURANCE CO. LTD,	MR R G DWIVEDI	MARIYAMBEN WD/O IMDADBHAI NAJIMUDDINBHAI MULLAMITHAWALA,NAJIMUDDINBHAI TAHERBHAI MULLAMITHAWALA,JEHRABEN NAJIMUDDINBHAI MULLAMITHAWALA,MINOR MARIYA IMDADBHAI MULLAMITHAWALA,BHIMSINH MANGALSINH DABHI (DELETED),GUJARAT STATE ROAD TRANSPORT CORPORATION,NAJIMUDDIN ABDEALI GANGARDIWALA	DELETED,RULE SERVED,MRS VASAVDATTA BHATT,MR VISHAL B MEHTA
44294	FA/2121/2015	13/09/2017	CHOKHLIBEN CHIMANBHAI BARIA (PATELIYA),GANPATSINH CHIAMNBHAI BARIA,DAMORBHAI CHIMANBHAI BARIA (PATELIYA)	MR MOHSIN M HAKIM	DEVENDRA PANDYE (DELETED),JAGDISH PRASAD PANDYE,UNITED INDIA INSURANCE CO LTD,KHANT RAYJIBHAI SOMABHAI,JIGNESHKUMAR NATVARLAL PANDYA,ORIENTAL INSURANCE CO LTD	DELETED,RULE SERVED,MR MITESH L RANGRAS,MR VC THOMAS
44295	FA/2123/2015	16/10/2015	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMDEBHAI SIDIBHAI BORAKHTARIYA,MALIBEN W/O RAMDEBHAI SIDIBHAI BORAKHTARIYA,ABDREMAN UMARBHAI SIDIBHAI BADSHAH,PRABHATBHAI RAMBHAI PARMAR	

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44296	FA/2126/2015	26/09/2017	DHARMISHTABEN SURESHBHAI PATEL,GHANSHYAMBHAI SURESHBHAI PATEL	MR.HIREN M MODI	VINODKUMAR JASWANTSINH CHAVDA,AJAYKUMAR RAMESHCHANDRA PATEL,RELIANCE GENERAL INSURANCE COMPANY LTD	DELETED,RULE SERVED
44297	FA/2129/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED	KARAMSHI TALJABHAI RABARI,	RULE SERVED
44298	FA/2130/2015	12/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED	RABARI KARAMSHI HARJIBHAI,AMRATBHAI KARAMSHIBHAI,JITABEN KARAMSHIBHAI,DHIRAJIBHAI KARAMSHIBHAI,BABUBEN KARAMSHIBHAI,GHEMARBHAI KARAMSHIBHAI	,RULE SERVED
44299	FA/2132/2015	10/12/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL VISHNUBHAI PARSHOTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
44300	FA/2133/2015	10/12/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL PARSHOTTAMBHAI JESANGBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR YATIN SONI,MR HITESH B PATEL
44301	FA/2135/2015	16/02/2016	THE NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	GOVIND MUNIPRASAD,MECONS ENGINEERING	SERVED BY AFFIX. (R),MR UT MISHRA
44302	FA/2136/2015	20/08/2018	JAYABEN D/O ARVINDBHAI SAKALCHAND AND W/O JANAKBHAI RAMANLAL,	MR RJ GOSWAMI	JANAKBHAI RAMANLAL PATEL,	MR RAMNANDAN SINGH
44303	FA/2137/2015	13/07/2016	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	AMRATLAL NAROTAMDAS PATEL,LILABEN AMRATLAL PATEL,VIPULKUMAR AMRATLAL PATEL,CHAUHAN AGADRAM RIGAJI AOGADJI RANGAJI CHAUHAN,BHANUBHAI SURABHAI BHARWAD	UNSERVED EXPIRED (N),MR JM BAROT,MR. HEMAL SHAH
44304	FA/2141/2015	08/10/2018	MAGABEN WD/O MANABHAI KALIABHAI DINDOR,RASUBHAI MANABHAI DINDOR	MR MTM HAKIM	NARSINHBHAI KATUBHAI PARMAR (DELETED),CHUNIABHAI D DAMOR,NEW INDIA INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR YOGI K GADHIA
44305	FA/2150/2015	17/09/2018	VINUBHAI PRAVINBHAI GAMIT,	MR.HIREN M MODI	BIRANCI NARAYAN DURYODHAN SHAHU(DELETED),SABITRI TIKAN BEHERA,RELIANCE GENERAL INSURANCE CO LTD,AJAYBHAI GEMJIBHAI PADAVI,RAMESHBHAI SHANTILAL NAYAK,UNITED INDIA INSURANCE CO LTD	DELETED,RULE SERVED,MR RAJNI H MEHTA,MR VIBHUTI NANAVATI
44306	FA/2151/2015	23/10/2015	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	GAURIBEN BUDHAJI @ BABAJI VANJARA,RAMESH BUDHAJI @ BABAJI VANJARA,SAMODAN BHDHAJI @ BABAJI VANJARA,MAMTA @ BADENA BUDHAJI VANJARA (MINOR),DASHRATHBHAI DUNGARDAS PATEL	,MR.HIREN M MODI
44307	FA/2153/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	KANTIBHAI DAHYABHAI BHALIYA,JASIBEN KANTIBHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44308	FA/2154/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	ARVINDBHAI NATHABHAI BHALIYA,MANJULABEN ARVINDBHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44309	FA/2155/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	RAJUBHAI NANABHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44310	FA/2156/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	MADHIBEN MONABHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44311	FA/2157/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	RAJUBHAI NANABHAI BHALIYA GUARDIAN AND BEST FRIEND OF MINOR,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44312	FA/2158/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	KANJIBHAI SHAHBHAY BHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44313	FA/2159/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	CHAMPABEN MANUBHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	

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44314	FA/2160/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	KAMLABEN CHANDUBHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44315	FA/2161/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	RADHABEN MAFATBHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44316	FA/2162/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	HIRABEN GANPATBHAI BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44317	FA/2163/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	LALIBEN BHAYLAL BHALIYA,GHANSHYAMBHAI BHUPATBHAI MAKWANA,SURESHBHAI BHIKHABHAI BHALIYA	
44318	FA/2166/2015	07/08/2018	LARSEN AND TOUBRO LTD,	MR ANIP A GANDHI	HEIRS OF SHANTIBEN WD-O KANJIBHAI MORARJIBHAI,TARABEN WD-O BALUBHAI KANJIBHAI,SHASHIKANT BALUBHAI,SHARMILABEN BALUBHAI,JAGRUTIBEN BALUBHAI,KALPESHBHAI BALUBHAI,URMILABEN WD-O JAYANTIBHAI KANJIBHAI,KALPANABEN JAYANTIBHAI,VIRALBHAI JAYANTIBHAI,NILAY JAYANTIBHAI,SPECIAL LAND ACQUISITION OFFICER AND ASSISTANT COLLECTOR OF PRANT	RULE SERVED,MR UTPAL M PANCHAL,FENIL D SHAH
44319	FA/2167/2015	07/08/2018	LARSEN AND TOUBRO LTD,	MR ANIP A GANDHI	DAHYABHAI NATHUBHAI,CHHIMABHAI DAHYABHAI PATEL,SUMANBEN DAHYABHAI PATEL,LALLUBHAI NATHUBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND ASSISTANT COLLECTOR OF CHORYASI PRANT	,RULE SERVED,MR UTPAL M PANCHAL,FENIL D SHAH
44320	FA/2169/2015	09/09/2017	NIHARIKA MADHUKANT GAJERA W/O. VINIT AJAYKUMAR KARUMANPARAMBIL,	MR MAHESH BHAVSAR	VINIT AJAYKUMAR KARUMANPARAMBIL,	MR C S MOHANAN
44321	FA/2170/2015	30/08/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KANTIBHAI JETHABHAI VASAVA,YASHODABEN PANKAJBHAI VASAVA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MTM HAKIM
44322	FA/2171/2015	30/08/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KANTIBHAI JETHABHAI VASAVA,MADHUBEN KANTIBHAI VASAVA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MTM HAKIM
44323	FA/2172/2015	30/08/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	KANTIBHAI JETHABHAI VASAVA,	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MTM HAKIM
44324	FA/2173/2015	30/10/2015	PARMAR SNEHABEN GOVINDBHAI D/O ATMARAM BHAVANBHAI,	(MR. G. J. CHUNVALIA)	PARMAR GOVINDBHAI AMARABHAI,	
44325	FA/2174/2015	21/03/2016	PURAV COTTON INDUSTRIES THROUGH NISHABEN VIRAKUMAR SHAH,	MR ANKIT SHAH	U B COTTON PRIVATE LIMITED,COTTON ASSOCIATION OF INDIA	RULE SERVED,SALONI M SHAH
44326	FA/2175/2015	21/03/2016	SAGAR COTTON INDUSTERIES,	MR ANKIT SHAH	U B COTTON PRIVATE LIMITED,COTTON ASSOCIATION OF INDIA	RULE SERVED,SALONI M SHAH
44327	FA/2179/2015	08/12/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	BHARATJI PRATAPJI THAKOR,BHARTIBEN BHARAT THAKOR	
44328	FA/2182/2015	17/09/2018	AJAYBHAI GEMJIBHAI PADAVI,	MR.HIREN M MODI	BIRANCI NARAYAN DURYODHAN SHAHU(DELETED),SABITRI TIKAN BEHERA,RELIANCE GENERAL INSURANCE CO LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI
44329	FA/2184/2015	29/10/2015	SAVITABEN RAMBHAI @ RAMABHAI VADHVANA,ARVIND RAMBHAI @ RAMABHAI VADHVANA,MANUBHAI RAMBHAI @ RAMABHAI VADHVANA,VINUBHAI RAMBHAI @ RAMABHAI VADHVANA,JINALBEN RAMBHAI @ RAMABHAI VADHVANA	MR.HIREN M MODI	GOVINDBHAI HADABHAI PARMAR,RELIANCE GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44330	FA/2185/2015	26/10/2015	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAFIKMIYA JIVAMIYA MALEK,MAHAMAD SHAFI ISMAILSHA DIVAN,ANKITKUMAR LAKSHMANSINH ZALA,MADHUBAHEN KODARJI PARMAR,VINUBHAI KALABHAI RATHOD	
44331	FA/2189/2015	26/11/2015	MOTISINH KALUBHAI RATHOD,MADHUBEN MOTISINH RATHOD	(MR NIRAL R MEHTA)	JAT GURMITSING GULZARSING,PANKAJ BHIKHABHAI PATEL,NATIONAL INSURANCE COMPANY,SUDHABEN SUNILKUMAR VISHVAKARMA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	
44332	FA/2192/2015	21/08/2017	GIRVATSINH MADHAVSINH PADHIYAR,MADHAVSINH GIRVATSINH PADHIYAR,BALVANTSINH GIRVATSINH PADHIYAR,BHAGWANSINH GIRVATSINH PADHIYAR	MR.HIREN M MODI	PRATAPSINH NATHABHAI PARMAR (DELETED),GOVINDBHAI BABUBHAI RATHOD,SHRI RAM GENERAL INSURANCE CO. LTD.	DELETED,MR VIBHUTI NANAVATI,MR. JS SADHWANI
44333	FA/2194/2015	27/10/2015	PATEL ISHWARLAL JOITARAM - SINCE DECEASED TH. HEIRS,PATEL MITHABHAI ISHWARBHAI,PATEL RAJESH AMBARAM	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
44334	FA/2195/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRADHANJI KHODAJI,	
44335	FA/2196/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHANKARJI DESALJI,	
44336	FA/2197/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MANIBEN SENDHABHAI,	
44337	FA/2198/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BABABHAI @ RAMABHAI DEVJIBHAI,	MR AV PRAJAPATI
44338	FA/2199/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RANABHAI HARIBHAI,	
44339	FA/2200/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR DHARMAJI RAYMALJI,	MR AV PRAJAPATI
44340	FA/2201/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KHETABHAI HEMRAJBHAI,	MR AV PRAJAPATI
44341	FA/2202/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RAMESHBHAI MAGANBHAI,	MR AV PRAJAPATI
44342	FA/2203/2015	27/10/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MOHANBHAI VELABHAI ADMINISTRATOR OF RABARI VELABHAI JAYMALBHAI,	MR AV PRAJAPATI
44343	FA/2204/2015	25/07/2016	PIYUSHBHAI RANCHODBHAI PATEL,VIMALBHAI RANCHHODBHAI PATEL,JAGDISHBHAI SUKHABHAI AHIR,JAGDISHBHAI CHNADULAL PATEL,HITENDRA DAULATRAI NAYAK,DAHYABHAI GOPALBHAI MAISURIA THROUGH POA NILESHBHAI B MAISURIA,CHANDRESHBHAI MAGANBHAI PATEL,NILESHBHAI MAGANBHAI PATEL,DIPENBHAI HITENDRABHAI DESAI	MR AB MUNSHI	CHANDRAVATIBEN WIDOW OF JAYANTIBHIA NAGINBHAI,HEMANTKUMAR SON OF JAYANTIBHAI NAGINBHAI,DECENTKUMAT SON OF JAYANTIBHAI NAGINBHAI,KALPESHKUMAR SON OF JAYANTIBHAI NAGINBHAI,VIMALKUMAR SON OF JAYANTIBHAI NAGINBHAI,SHRADHABEN DAUGHTER OF JAYANTIBHAI NAGINBHAI,VINODBHAI NAGINBHAI-DECD. THROUGH LEGAL HEIRS,,NIRUBEN WIDOW OF VINODBHAI NAGINBHAI,PIYUSH SON OF VINODBHAI NAGINBHAI,ROCKY SON OF VINODBHAI NAGINBHAI,PRATIK SON OF VINODBHAI NAGINBHAI,JAMNABEN DAUGHTER OF ISHWARBHAI NAGINBHAI,LAXMIBEN DAUGHTER OF PRAVINBHAI NAGINBHAI,ANITABEN WD/O RAJUBHAI NAGINBHAI,DIVYANG RAJUBHAI NAGINBHAI PATEL,PIYASAIBEN RAJUBHAI NAGINBHAI,SAVJIBHAI GOVINDBHAI PATEL,JASUMATBHIA NANUBHAI PATEL (VIDIYA),JAYANTILAL MAFATLAL SHAH	RULE NOT RECD BACK,RULE SERVED,MR AMIT V THAKKAR,MR DHAVAL D VYAS

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44344	FA/2205/2015	25/07/2016	JAYANTILAL MAFATLAL SHAH,	MR BAIJU JOSHI	CHANDRAVATIBEN WIDOW OF JAYANTIBHIA NAGINBHAI,HEMANTKUMAR SON OF JAYANTIBHAI NAGINBHAI,DECENTKUMAT SON OF JAYANTIBHAI NAGINBHAI,KALPESHKUMAR SON OF JAYANTIBHAI NAGINBHAI,VIMALKUMAR SON OF JAYANTIBHAI NAGINBHAI,SHRADHABEN DAUGHTER OF JAYANTIBHAI NAGINBHAI,VINODBHAI NAGINBHAI-DECD. THROUGH LEGAL HEIRS,,NIRUBEN WIDOW OF VINODBHAI NAGINBHAI,PIYUSH SON OF VINODBHAI NAGINBHAI,ROCKY SON OF VINODBHAI NAGINBHAI,PRATIK SON OF VINODBHAI NAGINBHAI,JAMNABEN DAUGHTER OF ISHWARBHAI NAGINBHAI,LAXMIBEN DAUGHTER OF PRAVINBHAI NAGINBHAI,ANITABEN WD/O RAJUBHAI NAGINBHAI,DIVYANG RAJUBHAI NAGINBHAI PATEL,PIYASAIBEN RAJUBHAI NAGINBHAI,SAVJIBHAI GOVINDBHAI PATEL,JASHMATBHAI NANUBHAI PATEL (VIDIYA),PIYUSHBHAI RANCHHODBHAI PATEL,VIMALBHAI RANCHHODBHAI PATEL,JAGDISHBHAI SUKHABHAI AHIR,JAGDISHBHAI CHANDULAL PATEL,HITENDRABHAI DOLATRAY NAYAK,DAHYABHAI GOPALBHAI MAISURIYA,CHANDRESHBHAI MAGANBHAI PATEL,NILESHBHAI MAGANBHAI PATEL,DIPANBHAI HITENDRABHAI DESAI	,RULE NOT RECD BACK,RULE SERVED,MR AMIT V THAKKAR
44345	FA/2207/2015	25/10/2018	DEVPALSINH @ LALA DEVENDRASINH CHAUHAN,	MR. HEMAL SHAH	SANDIPKUMAR RAMKISHORBHAI PATHAK (DELETED),SONALBEN KHEMCHAND CHHEDA,NATIONAL INSURANCE COMPANY LTD.	DELETED,RULE SERVED,MR DAKSHESH MEHTA
44346	FA/2208/2015	09/02/2016	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIR OF DECD. MALESHRIBEN RANINGBHAI VAGH,RANINGBHAI LAKHMANBHAI VAGH,NANUBHAI CHOTABHAI BHARVAD,SHREE RAM GENERAL INSURANCE COMPANY LTD,VALLABHBHAI MADHUBHAI JIJALA	
44347	FA/2217/2015	18/09/2018	HARIJAN JAGRUTI MAJOOR BANDHKAM TALUKA SAHKARI MANDLI LTD,	MR PREMAL R JOSHI	GITABA VINUBHA,BALVA GRAM PANCHAYAT,TALUKA DEVELOPMENT OFFICER	RULE SERVED,MS KHYATI P HATHI
44348	FA/2218/2015	10/12/2018	PATEL VISHNUBHAI PARSHOTTAMBHAI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MS KJ BRAHMBHATT
44349	FA/2219/2015	10/12/2018	PATEL PARSHOTTAMBHAI JESANGBHAI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,MS KJ BRAHMBHATT
44350	FA/2227/2015	02/12/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	VARSANI CONSTRUCTION COMPANY THROUGH ITS PARTNER,	MR NIRAV R MISHRA
44351	FA/2233/2015	05/11/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	UKABHAI SAVJIBHAI GHAGHRETIYA,DUDHIBEN SAVJIBHAI GHAGHRETIYA,HANSABEN WD/O UKABHAI SAVJIBHAI GHAGHRETIYA,MINABEN UKABHAI SAVJIBHAI GHAGHRETIYA MINOR THRO' HANSABEN UKABHAI ALIAS KAKUBHAI UKABHAI,ARUNABEN UKABHAI SAVJIBHAI GHAGHRETIYA MINOR THRO' HANSABEN UKABHAI ALIAS KAKUBHAI UKABHAI,RAMESHBHAI UKABHAI SAVJIBHAI GHAGHRETIYA,MEHULBHAI UKABHAI SAVJIBHAI GHAGHRETIYA,DEVJIBHAI PAVABHAI MAKWANA	
44352	FA/2238/2015	11/06/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	BHANUBHAI DHARAMSHIBHAI BARAIYA,GHUGHABHAI NONGHABHAI JOGRANA,RAGHAVBHAI GOPALBHAI SALIYA	NOTICE SERVED,MR JM BAROT,MR PRAKASH G PANDYA,HCLS COMMITTEE

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44353	FA/2243/2015	08/11/2017	R P S BAJAWA,Y A RAVAL,DHARMENDRA G KORE,KALPESH KOTARIYA,VIKAS ARORA,VANRAJSINH J SOLANKI,ASHOK A RAVAL,ASHISH M NAYAK,VANRAJSINH K SOLANKI,JITENDRASINH U GOHIL,NARENDRASINH P SOLANKI,NAVALSINH H SOLANKI,BAHADURSINH B SOLANKI (EXPIRED),HARSHAD BAROT,PRAVINSINH KATHWADIYA,MANOJ R CHAUDHARY,PANKAJKUMAR RAMDAS PRAJAPATI,AMRUTBHAI PATEL,GOSWAMI HARSHADPURI, SOMPURI,ASHOK JOITARAM PATEL,DILIPBHAI CHHANABHAI KHANT,JIGISHBHAI DESAI,SURESHBHAI H PARGHI,JAYANT K PATEL,CHHOTUBHAI MAKWANA,PRAVIN R PATELIYA,RAKESH PATEL,JIGNESH ZALA,SHAILESH B JOSHI,BIPINBHAI J MAKWANA,TEJBIRSINH CHAHAR	MR RJ GOSWAMI	CHANDUJI CHATURJI THAKORE (DECEASED),BHAGAJI CHATURJI THAKORE,JAGDISHBHAI N JAISWAL (DECEASED),SAHYOG DEVELOPERS, ORGANIZER,SANJAYBHAI DEVCHANDBHAI PATEL,KULDIPBHAI RAJMALJI JAISWAL,SANJAY BRAHMABHATT,PANKAJBHAI NAYAK,ANJANABEN NAYAK,NARESH PUNDIR,RAJIV KHULLAR,ALOK ASTHANA,DHARMENDRA LEUVA,RITA R MAJMUDDAR,GANPAT PITAMBER CHAVDA,MAULIN PANCHAL,PARVESH MISHRA	,NOTICE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MAULIK R SHAH
44354	FA/2244/2015	09/12/2015	KAMLABEN WD/O PRAVINBHAI BARIYA,KIRANSINH S/O PRAVINBHAI BARIYA,SONALBEN D/O PRAVINBHAI BARIYA	MS.NIDHI P BAROT	NAYKA BHARATSINH MANGALSINH,VAGHABHAI ABHESINH PAEL,UNITED INDIA INSURANCE COMPANY LIMITED.	
44355	FA/2245/2015	16/12/2015	HIRENSINHJI DILIPSINHJI CHAVDA,AMBIKABA YOGENDRASINH JADEJA W/O HIRENSINHJI CHAVDA	MR HARESH N JOSHI	----,	
44356	FA/2246/2015	25/01/2018	JAYANTILAL CHANDULAL LAKDAWALA,BHARATKUMAR JAYANTILAL LAKDAWALA,DILIPKUMAR JAYANTILAL LAKDAWALA,NARESHBHAI ISHWARLAL VAKIL	MR UDAYAN P VYAS	SPECIAL LAND ACQUISITION OFFICER,KALPESHKUMAR JAYANTILAL LAKDAWALA	RULE SERVED,MR DIVYESH SEJPAL
44357	FA/2252/2015	19/09/2018	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	RAJUBHAI @ RAJSING NATHABHAI KATARA-DECD.,SUSHILABEN WD/O RAJUBAHI @ RAJSING NATHABHAI KATARA,KAISHIKKUMAR RAJUBHAI-(MINOR),SEJALBEN RAJUBHAI @ RAJSING (MINOR),SATISHKUMAR RAJUBHAI (MINOR),MUKESHKUMAR RAMLABHAI KATARA [DELETED],CHUNILAL GOMJIBHAI DAMOR (OWNER OF AUTO RIKSHA NO.GJ-20-T-1290)	,DELETED,RULE SERVED,MR MTM HAKIM
44358	FA/2253/2015	05/11/2015	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJNIKANT ATMARAMBHAI PARMAR,KANTILAL CHHAGANLAL SOLANKI	
44359	FA/2254/2015	18/09/2017	VELJIBHAI MAVJIBHAI MISTRY,	MR DEVARSHI C SHAH	JOITIBEN WD/O BABABHAI JAITABHAI PATELTHROUGH LEGAL HEIRS,DAHIBEN D/O BABABHAI,GOMTIBEN D/O. BABABHAI,SAVITABEN D/O BABABHAI,SURYABEN D/O BABABHAI,RAMESH BABABHAI PATEL,NATUBHAI BABABHAI PATEL,PUSHPENDRASINH AMBUJI VAGHELA,SUMANBHAI KANTIBHAI PATEL	RULE NOT RECD BACK,MR MEHUL S SHAH,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR TATTVAM K PATEL
44360	FA/2255/2015	18/09/2017	VELJIBHAI MAVJIBHAI MISTRY,	MR DEVARSHI C SHAH	AMTHIBEN SHAMBHUBHAI PATEL,AMBABEN SHAMBHUBHAI PATEL,DASHRATHBHAI SHAMBHUBHAI PATEL,AMRUTBHAI SHAMBHUBHAI PATEL,KRUSHNABEN SHAMBHUBHAI PATEL,ARVINDBHAI SHAMBHUBHAI PATEL,PUSHPENDRASINH AMBUJI VAGHELA,SUMANBHAI KANTIBHAI PATEL	MR MEHUL S SHAH,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR TATTVAM K PATEL
44361	FA/2256/2015	02/11/2015	NATIONAL INSURANCE COMPANY LTD.,	MR NAGESH C SOOD	JAYESHBHAI RASHIKLAL PRAJAPATI,THAKUR DHULAJI ASHAJI	
44362	FA/2257/2015	23/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHIVAJI NALAJI,	MR AV PRAJAPATI
44363	FA/2258/2015	23/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANGI GUGIBEN RAGHABHAI,BHANGI SHANKARBHAI RAGHABHAI,BHANGI REVABEN RAGHABHAI	UNSERVED EXPIRED (R),MR AV PRAJAPATI
44364	FA/2259/2015	23/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KEDARJI GAMBHIRJI,THAKOR MADARJI GAMBHIRJI,THAKOR VIKRAMJI HARDARJI,THAKOR SAHDEVJI GALAJI (GHACHELI),THAKOR UDAJI GALABJI	RULE SERVED,MR AV PRAJAPATI

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44365	FA/2260/2015	23/12/2015	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHANKARJI RAMAJI,	UNSERVED EXPIRED (R)
44366	FA/2265/2015	04/04/2016	CHANDUBHAI KESHAVBHAI SAJANI,DILIPBHAI NARANBHAI DADHANIYA (KACHCHHI)	MR LR PATHAN,MR MOHD.HANIF SHAIKH	KAMLABEN WD/O NAGINBHAI KALANABHAI,LEGAL HEIRS OF DECEASED KISHORCHANDRA NAGINBHAI PATEL,RAMILABEN WD/O KISHORCHANDRA NAGINBHAI NAGINBHAI PATEL,MINOR MOHINIBEN D/O KISHORCHANDRA NAGINBHAI PATEL,MINOR MAMTABEN D/O KISHORCHANDRA NAGINBHAI PATEL,SHREE BHARATKUMAR NAGINBHAI PATEL,SHREE SUDIRKUMAR NAGINBHAI PATEL,ASHWINBHAI NARANBHAI DADHANIYA (KACHCHHI)	
44367	FA/2266/2015	15/12/2015	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MS VIDHI J BHATT	NILABEN BHIKHABHAI BAGADA,VARSHABEN BHIKHABHAI BAGADA,SONALBEN BHIKHABHAI BAGADA,KALPANABEN BHIKHABHAI BAGADA,BABUBHAI KANTIBHAI PARMAR	
44368	FA/2267/2015	24/11/2015	GAURAV SURESHBHAI SHAH,	MR DHRUV K DAVE	HEMANGI W/O GAURAV SURESHBHAI SHAH D/O KIRITBHAI AMICHANDBHAI MEHTA,	MR NIMESH M PATEL,MITTAL N PATEL
44369	FA/2271/2015	04/08/2016	KOKILABEN WD/O HASMUKHBHAI PARSHOTTAMBHAI PATEL,KALPESHBHAI HASMUKHBHAI PATEL,ALKABEN BHARATBHAI PATEL	MR MTM HAKIM	SAEED AHMEDKHAN HASBIBKHAN PATHAN,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE UNSERVED,MRS VASAVDATTA BHATT
44370	FA/2282/2015	14/12/2019	TEJABHAI JAGSIBHAI VASANI,USHABEN PRAVINBHAI VASANI,NANDINIBEN PRAVINBHAI VASANI MINOR THRO' USHABEN PRAVINBHAI VASANI,ANANDIBEN PRAVINBHAI VASANI MINOR THRO' USHABEN PRAVINBHAI VASANI	MR. HEMAL SHAH	ASHRAFBHAI ISMAILBHAI MANSURI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR P P LAKHANI
44371	FA/2283/2015	06/12/2017	SAURASHTRA CHEMICALS,	NANAVATI ASSOCIATES	VIRAM CHAGAN AND VELJI VIRAM'S,SHANTIBEN VIRAM,LALJIBHAI VIRAMBHAI,MOHAMMADBHAI HASAMBHAI	,MR MANOJ SHRIMALI
44372	FA/2284/2015	06/12/2017	SAURASHTRA CHEMICALS,	NANAVATI ASSOCIATES	VIRAMBHAI CHAGANBHAI,SHANTABEN VIRAMBHAI,LALJIBHAI VIRAMBHAI,MOHAMMADBHAI HASAMBHAI	,MR MANOJ SHRIMALI
44373	FA/2286/2015	20/07/2016	KAMLESHBHAI KHODABHAI DAKHRA,	MS. KRUTI M SHAH	BHAVIKABEN D/O BATUKBHAI SUTARIA AND W/O KAMLESHBHAI KHODABHAI DAKHRA,	NANAVATI & CO.
44374	FA/2287/2015	14/08/2018	DECD. HANUBHAI LADHRABHAI BHARWAD'S MAIN LEGAL HEIRS AND ADMINISTRATOR,	MR NV GANDHI,MR GOPAL M PANDYA	LEGAL HEIRS OF DECD. CHIMANBHAI JIVABHAI PATEL,CHANCHALBEN CHIMANBHAI WD/O JIVABHAI,HANSABEN CHIMANBHAI PATEL,GEETABEN CHIMANBHAI PATEL,RAJESHBHAI CHIMANBHAI PATEL,YOGESHBHAI CHIMANBHAI PATEL,SHEELABEN CHIMANBHAI PATEL,BHAGWANBHAI JINABHAI CHANDARANA,SANJAYBHAI HIMMATBHAI DOBARIYA,RAMESHBHAI BABUBHAI PATEL,RAMESHBHAI HARJIBHAI PATEL,RAMILABEN RAMESHBHAI PATEL,BABUBHAI HAJIBHAI PATEL,BHANUBEN BABUBHAI PATEL,SURESHBHAI BHAILAL BHAI PATEL,MINAKSHIBEN SURESHBHAI PATEL,MANSUKHBHAI HARJIBHAI PATEL,NATVARBHAI BHAGWANDAS PATEL,BALDEVBHAI CHAGANLAL PATEL,SAHJANAND BUILDCON PVT LTD,BHAVYA DEVELOPERS,SAFARI BIOTECH PVT LTD	,NOTICE SERVED BY DS,SERVED BY AFFIX(N),MR MILAN N PATEL,MR JIGAR M PATEL
44375	FA/2289/2015	23/06/2016	MASUM JAGDISHBHAI DESAI,	MS ARCHANA R ACHARYA	MOHANBHAI RANCHHODBHAI,SUNDARBHAI S/O MOHANBHAI PATEL,PADMABEN D/O MOHANBHAI PATEL,RAMILABEN D/O MOHANBHAI PATEL,RENUKABEN D/O MOHANBHAI PATEL W/O MAHENDRABHAI PATEL,INDUBEN D/O MOHANBHAI PATEL W/O ALPESHBHAI PATEL,JAYABEN D/O MOHANBHAI PATEL W/O HASMUKHBHAI PATEL,BABUBHAI MANGUBHAI,GULAM RASULMIYA MAHOMMAD KAPADIA	,MR DHAVAL D VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44376	FA/2296/2015	17/01/2017	LEGAL HEIRS OF DECD. JETHABHAI ISHWARBHAI RAY,MAHENDRA JETHABHAI RAY,BHUPENDRA JETHABHAI RAY,ASHOKBHAI JETHABHAI RAY,MINAKSHI JETHABHAI RAY,KALAWATI JETHABHAI RAY,NEETABEN JETHABHAI RAY,VISHAL SUBHASH JETHABHAI RAY,HIMANSHU SUBHASH JETHABHAI RAY	MR TRILOK J PATEL	SPECIAL LAND ACQUISITION OFFICER,DEFENCE ESTATE OFFICER	RULE SERVED,RULE SERVED BY DS
44377	FA/2303/2015	14/12/2019	LIFE INSURANCE CORPORATION OF INDIA,	(MR MAULIK J SHELAT)	SINCE DECEASED MANISHBHAI MANSUKHLAL MAJETHIYA,MAHESHVARAN GOPALAN	RULE NOT RECD BACK,MR SP MAJMUDAR,ULLASH N GOHIL
44378	FA/2317/2015	13/09/2019	MUNISH SATBIRSINGH CHAUDHARY,	MR ABHAYKUMAR P SHAH	RUJUTA W/O MUNISH CHAUDHARY D/O SANJAY CHITTRE,	MS SM AHUJA,MR AMRISH K PANDYA
44379	FA/2318/2015	26/12/2016	UPAL VASANTBHAI SHAH,	MR RAJESH K SHAH	VAISHALI D/O BABUBHAI PATEL,	(MR MAHENDRA K PATEL),MR PARAG M KULKARNI
44380	FA/2322/2015	23/08/2017	HETLIBEN D/O PUNABHAI MANSINGBHAI DAMOR,SHANIBEN D/O PUNABHAI MANSINGBHAI DAMOR	MR.HIREN M MODI	RAJESHKUMAR LIMJIBHAI KAMOL,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
44381	FA/2324/2015	21/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	MINOR SIDDIK GAFARBHAI SHAIKH,ABDULSALAM ABDULSAMAD MANSURI [DELETED],HARDEVENDRASING RATANSING SALUM (DELETED)	DELETED,RULE NOT RECD BACK,RULE SERVED
44382	FA/2331/2015	21/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	GIRABEN DILIPBHAI PATEL,VAHIDABIBI MASID AMIN SHEIKH,KARSANBHAI MANGALDAS PATEL	RULE SERVED
44383	FA/2332/2015	21/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	VINUBHAI MANGALDAS PATEL,SHARDABEN VINUBHAI PATEL,VAHIDABIBI MASID AMIN SHEIKH,KARSANBHAI MANGALDAS PATEL	RULE SERVED,MR.HIREN M MODI
44384	FA/2333/2015	21/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	CHANDRIKABEN LALJIBHAI PATEL,NILPABEN LALJIBHAI PATEL,TRUPTIBEN LALJIBHAI PATEL,RIPALKUMAR LALJIBHAI PATEL- MINOR,MANGALDAS BECHARDAS PATEL,REVABEN MANGALDAS PATEL,VAHIDABIBI MASID AMIN SHEIKH,KARSANBHAI MANGALDAS PATEL	RULE SERVED,UNSERVED EXPIRED (R)
44385	FA/2334/2015	21/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	VAISHALIBEN VIKAS BAROT,SHUBHAM VIKAS BAROT,BABUSINGH MADHOSINH BAROT,KAUSHALYABEN BABUSINH BAROT,VAHIDABIBI MASID AMIN SHEIKH,KARSANBHAI MANGALDAS PATEL	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
44386	FA/2336/2015	06/04/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	DECD. PARBATBHAI ARJANBHAI MER,GAGGIBEN PARBAT MER,BHAVSINGH PARBAT MER,VAJUBHAI PARBAT MER,VIKRAM RANA MER	
44387	FA/2340/2015	11/12/2015	MINAXIBEN PRATAPBHAI PARMAR,YUGMIBEN MAFATLAL	MR BHUNESH C RUPERA	MAFATLAL PARSOTTAMBHAI DESAI,	
44388	FA/2342/2015	30/01/2020	GUJARAT STATE TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MAHESHBHAI BABUBHAI UPADHYAY,RENUKABEN MAHESHBHAI UPADHYAY,RAMANBHAI ZAVERBHAI PRAJAPATI	UNSERVED EXPIRED (R),MR MTM HAKIM

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44389	FA/2343/2015	16/11/2016	PINTOOBHAI ASHOKKUMAR PATEL,	(MR NIKHIL S KARIEL),MR MAYUR S CHAUHAN	SUKHDEVBHAI @ NAVINCHANDRA NATHIBHAI PATEL,SAHDEVBHAI VASANTBHAI PATEL,ASHOKKUMAR NATHUBHAI PATEL,ANKITKUMAR ASHOKKUMAR PATEL,LAXMIBEN @ HANSABEN DINESHCHANDRA D/O NATHUBHAI DAHYABHAI PATEL,JANAKBHAI DINESHCHANDRA PATEL,DHARMENDRABHAI DINESHCHANDRA PATEL,URVASHI D/O DINESHCHANDRA PATEL AND W/O RAJESHKUMAR PATEL,SAVITABEN SHANTILAL PATEL D/O NATHUBHAI DAHYABHAI PATEL,MANISH SHANTILAL PATEL,ASHISH SHANTILAL PATEL,DIVYESH PARBHUBHAI PATEL,MAHENDRABHAI SAVJIBHAI JADWANI,JERAMBHAI PADAMSHIBHAI,RITABEN JERAMBHAI,PAYALBEN JERAMBHAI,VINODBHAI JERAMBHAI,DIPESH SUKHDEVBHAI,DHAVAL SUKHDEVBHAI	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,MR AB MUNSHI,MR ASPI M KAPADIA,MR JIGAR P RAVAL,PARTH S SHAH
44390	FA/2344/2015	19/12/2019	PIYUSHKUMAR BAHECHARBHAI SUTHAR,	MR PS PATEL	BINABEN GHANUPRASAD SUTHAR,	MR MEHUL H RATHOD,ABHIMANYU RATHOD
44391	FA/2363/2015	20/09/2017	PUSHPABEN WD/O RATILAL BHEEMSINGH,PANNABEN RATILAL DAMOR MINOR THRO' PUSHPABEN WD/O RATILAL BHEEMSINGH,NANDABEN BHEEMSINGH DAMOR	MR V B MALIK	LALSING RANCHODBHAI CHAVLA,MATANGI TRANSPORT,UNITED INDIA INSURANCE CO. LTD,ISTIYAQ YASHIN ANSARI,GURUKRUPA CONSTRUCTION CO,NEW INDIA ASSURANCE CO LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI,MR PALAK H THAKKAR
44392	FA/2366/2015	15/12/2015	BAHADURBHAI AJUBHAI MASANI,	(MR PARESH M DARJI)	DILIPBHAI NARANBHAI GOHIL,KANTILAL KUBERBHAI PATEL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,CHATURBHAI DHARAMSIBHAI KANJIYA,KHIMABHAI KAMABHAI BHARVAD	,DS AFF.NOT FILED (R), (MR MAULIK J SHELAT)
44393	FA/2367/2015	05/09/2018	NANDABEN WD/O DALABHAI VECHATBHAI KATARA,MANASHIBEN DALABHAI KATARA THRO'APP.1-NANDABEN,SANGITABEN DALABHAI KATARA THRO'APP.1-NANDABEN,GITABEN DALABHAI KATARA THRO'APP.1-NANDABEN,SUNILBHAI DALABHAI KATARA THRO'APP.1-NANDABEN,KANKUBEN VECHATBHAI	MR GAJENDRA P BAGHEL, (CHETANKUMAR K SHAH)	CHIRAGKUMAR KANTILAL PATEL,IRCON INTERNATIONAL LTD,ORIENTAL INSURANCE COMPANY,COLLECTOR	RULE SERVED,SERVED BY RPAD (R),MR VIBHUTI NANAVATI,HITESH A MAKWANA
44394	FA/2368/2015	05/09/2018	JIVIBEN WD/O KANTIBHAI PUNJABHAI CHAMAR,DILIPBHAI KANTIBHAI CHAMAR THRO'APPL.1- JIVIBEN,RADHABEN KANTIBHAI CHAMAR THRO'APP.1-JIVIBEN,NILAMBEN KANTILAL CHAMAR THRO'APP.1-JIVIBEN,BHAVNABEN KANTIBHAI CHAMAR THRO'APP.1- JIVIBEN,PARMABHAI KANTIBHAI CHAMAR THRO'APP.1-JIVIBEN	MR GAJENDRA P BAGHEL, (CHETANKUMAR K SHAH)	CHIRAGKUMAR KANTILAL PATEL,IRCON INTERNATIONAL LTD,ORIENTAL INSURANCE COMPANY,IFFCO TOKOYO GENERAL	MR AJAY R MEHTA,MR VC THOMAS,PARAS K SUKHWANI,HITESH A MAKWANA
44395	FA/2372/2015	07/04/2016	IPEG INC.,M/S. CONAIR PACIFIC EQUIPMENT PTE LTD.,M/S. NU-UV CONAIR PRIVATE LTD	MR YJ TRIVEDI	KAY BEE ENGINEERS,ADIT B PATEL	DR RAJESH H ACHARYA
44396	FA/2374/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	LALSING SADIYA GARASIYA,BHARAT SILIKA	MR GM JOSHI,MS SHILPA R SHAH
44397	FA/2375/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	MENABEN NANDUBHAI DAMOR,HINDUSTAN MINERAL	MS SHILPA R SHAH,MR VIJAL P DESAI
44398	FA/2376/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	SUBHASH SOKA DAMOR,BADRI MINARAL	MR GM JOSHI,MS SHILPA R SHAH
44399	FA/2377/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	KAMILA FATA KAMOL,BADRI MINARAL	MR GM JOSHI,MS SHILPA R SHAH
44400	FA/2378/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	SOKA HARAJIBHAI KAMOL,BHARAT SILIKA	MR GM JOSHI,MS SHILPA R SHAH
44401	FA/2379/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	MAGANBHAI KHETABHAI KAMOL,BHARAT SILIKA	MR GM JOSHI,MS SHILPA R SHAH

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44402	FA/2380/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	JASHVANT MANAJI DAMOR,BHARAT SILIKA	MR GM JOSHI,MS SHILPA R SHAH
44403	FA/2381/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	VIRSING JOTI KAMOL,BHARAT SILIKA	MR GM JOSHI,MS SHILPA R SHAH
44404	FA/2382/2015	02/07/2018	EMPLOYEES STATE INSURANCE CORPORATION,EMPLOYEES STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	KHUMSING FATABHAI KAMOL,DIAMOND ABRESIVE	MR GM JOSHI,MS SHILPA R SHAH
44405	FA/2383/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	SAEED IBRAHIM BADAT,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED
44406	FA/2384/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	SULEMAN MOHAMMAD BADAT,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R)
44407	FA/2385/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	MOHAMMAD RAFIQ AHMED JADA,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED
44408	FA/2386/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	ISMAIL KASAM TARKI,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED,UNSERVED EXPIRED (R)
44409	FA/2387/2015	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	YAKUB DAUD SIDAT,SULEMAN DAUD SIDAT,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED
44410	FA/2389/2015	14/09/2018	GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL VISHNUBHAI PARSOTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
44411	FA/2390/2015	14/09/2018	GENERAL MANAGER,	MR RITURAJ M MEENA	PATEL ASHABHAI ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR HITESH B PATEL
44412	FA/2391/2015	14/09/2018	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKOR VISAJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR HITESH B PATEL
44413	FA/2392/2015	14/09/2018	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKOR PRAHLADJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR HITESH B PATEL
44414	FA/2393/2015	14/09/2018	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKOR PUNJAJI KHODAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR YATIN SONI,MR HITESH B PATEL
44415	FA/2401/2015	13/04/2016	MAHESHBHAI HARIBHAI RABARI,	MR NILESH A PANDYA	RASIKBHAI GAJENDRABHAI SOLANKI SINCE DECEASED THRO HIS HEIRS,GAJENDRA AMRSINH SOLANKI,LILABEN GAJENDRA SOLANKI,COMMISSIONER (DELETED)	,NOTICE SERVED,DELETED
44416	FA/2405/2015	17/12/2017	BIPINBHAI AMARSING GAMIT,	MR.HIREN M MODI	JAYESHBHAI SOMABHAI SONI,SOMABHAI UKABHAI SONI,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR ANAL S SHAH
44417	FA/2409/2015	29/06/2016	M/S. SHREEJI SHIPPING,	PRATIK K KHUBCHANDANI	ANIK INDUSTRIES LIMITED,	MR DIPAN DESAI
44418	FA/2421/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVNABEN JAYANTILAL SHAH,KAUSHIKBHAI JAYANTILAL SHAH,DAXABEN JAYANTILAL SHAH,LEGAL HEIRS OF JAYESHBHAI JAYANTILAL SHAH,MALTIBEN JAYESHBHAI SHAH,NIKET JAYESHBHAI SHAH,NAMITABEN JAYESHBHAI SHAH,NAILESHBHAI JAYANTILAL SHAH,JAYSHREEBEN JAYANTILAL SHAH,RAVINDRAKUMAR JAYANTILAL SHAH	RULE NOT RECD BACK,RULE UNSERVED,MR SHITAL R PATEL
44419	FA/2425/2015	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANTIJI DHIRAJI,	UNSERVED EXPIRED (R)

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44420	FA/2429/2015	17/03/2017	BOMBAY MERCANTILE CO-OPERATIVE BANK LTD.,	(MR A M VADERA)	STATE BANK OF INDIA (SBI),STATE BANK OF INDIA (SBI)	NOTICE SERVED,MS DHARMISHTA RAVAL
44421	FA/2430/2015	01/04/2016	KAZI SHAAKIRABANU ZABIEHULLAH - WIDOW,KAZI VAKARDANISHAVAR ZABIEHULLAH - SON,KAZI HABIBNASAR ZABIEHULLAH - SON,KAZI SHAKHIYAFARHIN ZABIEHULLAH - DAUGHTER,KAZI HAIMABANU UBEIDULLAH - MOTHER	MR BHARAT B SHAH	SHAIKH IMTIYAZ MUNNAVARHUSSAIN,IFCO TOKYO GENERAL INSURANCE COMPANY LTD	RULE SERVED BY DS,MR RATHIN P RAVAL
44422	FA/2432/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	KUMBHAR BHIKHABHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44423	FA/2433/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI GANDABHAI GANESHBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44424	FA/2434/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI SENDHABHAI HARIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44425	FA/2435/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	SOLANKI RAMAJI FATAJI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44426	FA/2436/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	LILABA BHARATHUJI SOLANKI,ARVINDJI BHARATHUJI SOLANKI,DINESH BHARATHUJI SOLANKI,VISHNUBA BHARATHUJI SOLANKI,GITABEN BHARATHUJI SOLANKI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44427	FA/2437/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	KUMBHAR MANUBHAI MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44428	FA/2438/2015	03/07/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	PRAJAPATI MAFATBHAI VANABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44429	FA/2442/2015	12/12/2020	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. FATIMABEN MAMUJIBHAI,RASIDABEN NAJMUDDIN,SARABEN SAJJADHUSEN,YASMINBEN MAMUJIBHAI,SAJJADHUSEN MAMUJIBHAI,SAMIMBEN SABIRBHAI,HARESH DINESHBHAI VISANA,MAHENDRABHAI RAMANBHAI PATEL	,RULE SERVED,HCLS COMMITTEE,MR JIGAR G GADHAVI
44430	FA/2448/2015	10/03/2016	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL KANTILAL SHANKERLAL,PATEL BABULAL SHANKERLAL,PATEL NAVNITBHAI SHANKERLAL,PATEL MAHENDRABHAI SHANKERLAL,PATEL PREMILABEN SHANKERLAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
44431	FA/2449/2015	10/03/2016	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL SATISHBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,J K GANDHI
44432	FA/2450/2015	14/03/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	BHURABHAI JESA RABARI,BHACHIBEN BHURA RABARI,BALIBEN BHURA RABARI,LAKHIBEN BHURA RABARI,MATIBEN BHURA RABARI - MINOR,SANGABHAI MEMA RABARI,HAMIR MADHABHAI BAVA (AAHIR)	,MR MEHUL S SHAH

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44433	FA/2451/2015	13/12/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	NAGARBHAI KHADUBHAI BARIYA,REVABEN NAGARBHAI BARIYA(ABATED),THAKOR VAJAJI GUNAJI(DELETED),PATEL NARENDRA AMBALAL	DELETED,ABATED,RULE SERVED,MR AMIT C NANAVATI
44434	FA/2452/2015	14/09/2018	SHANTUBEN KISMATBHAI,GANESHBHAI KISMATBHAI,JAGDISHBHAI KISMATBHAI,BHARATBHAI KISMATBHAI	MR MEHUL S SHAH	DILAVARKHAN ALIKHAN BALOCH (DELETED),MAHENDRABHAI NATHUBHAI,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE SERVED
44435	FA/2455/2015	15/11/2016	JASABHAI GOVINDBHAI NAGAS,JALIBEN JASABHAI NAGAS,BADHIBEN JASABHAI NAGAS,RAJUBEN JASABHAI NAGAS	MR TUSHAR L SHETH	ARJANBHAI BADHABHAI NAGAS,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MR SUNIL B PARIKH
44436	FA/2456/2015	08/01/2016	RAMAGAURIBEN MAGANLAL KANOJIYA,ASHWINBHAI MAGANLAL KANOJIYA,RAJENDRAKUMAR MAGANLAL KANOJIYA	MR MOHSIN M HAKIM	JAY PRAVINBHAI PATEL,BAJAJ ALIANZE GENERAL INSURANCE COMPANY LTD	,MR ANKIT SHAH
44437	FA/2460/2015	09/12/2015	BACKBONE CONSTRUCTION PVT LTD,	MR ASHISH H SHAH	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	
44438	FA/2461/2015	09/12/2015	BACKBONE CONSTRUCTION PVT LTD,	MR ASHISH H SHAH	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	
44439	FA/2462/2015	31/01/2017	ANKIT RAJESHKUMAR SHAH,	MR NK MAJMUDAR	GOPIKABEN ANKITKUMAR SHAH D/O ARVINDBHAI NATVARLAL SHAH,	MR YATIN SONI
44440	FA/2467/2015	17/12/2015	MAYABEN SANDIPBHAI SHAH,	MR JAYESH A DAVE	SANDIPBHAI RAJNIKANT SHAH,	MS NAYANA M PATEL,MAHESH C PATEL
44441	FA/2468/2015	21/09/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HETALBEN WD/O JITENDRABHAI RAVAL,RAMANLAL SHANABHAI RAVAL,KAILASHBEN RAMANLAL RAVAL,JYOTSNABEN HARESHBHAI RAVAL,RELIANCE GENERAL INSURANCE COMPANY LTD	,RULE SERVED,MR VIBHUTI NANAVATI
44442	FA/2469/2015	21/09/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HETALBEN WD/O JITENDRABHAI RAVAL,JYOTSNABEN HARESHBHAI RAVAL,RELIANCE GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI
44443	FA/2470/2015	12/12/2020	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	SAJJADHUSEN MAMUJIBHAI,HARESH DINESHBHAI VISANA,MAHENDRABHAI RAMANBHAI PATEL	RULE SERVED,HCLS COMMITTEE,MR JIGAR G GADHAVI
44444	FA/2471/2015	09/09/2016	SHARMISTHABEN NAUTAMKUMAR W/O NAUTAMKUMAR CHUNILAL,PATEL SAMIRBHAI NAUTAMKUMAR,ILABEN ASHOKKUMAR PATEL,PATEL DINISH GAUTAMKUMAR W/O PURSHOTTAMBHAI,PATEL HETALBEN NAUTAMKUMAR W/O CHIRAGKUMAR,KSHAMBEN NAUTAMKUMAR W/O HARENKUMAR SWATIYA	MR RAJESH K SAVJANI	GAURI THEATER AND GEETA THEATER,YASHVANTRAI NATWARLAL PATEL,SAVITABEN NATWARLAL PATEL	,MR MB GOHIL,HARSH V GAJJAR
44445	FA/2472/2015	11/12/2015	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	HEIRS OF DECD. BHAVESH KISHORBHAI SITAPARA,KISHORBHAI BHANABHAI SITAPARA,JAYABEN KISHORBHAI SITAPARA,MUKESH KISHORBHAI SITAPARA,NARENDRABHAI NARANBHAI VALANI	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44446	FA/2473/2015	16/02/2016	BHASKARBHAI CHANDUBHAI PATEL,KISHORBHAI RAMDAS PATEL,ARVINDBHAI JASHBHAI PATEL,JASHBHAI HARMANBHAI PATEL	MR MI MERCHANT	THAKORBHAI SANKARBHAI PATEL,MITESHBHAI RAMESHBHAI PATEL,ASHOKBHAI CHHAGANBHAI PATEL,MANUBHAI BHAILALBHAI PATEL,RAMESHBHAI JETHABHAI PATEL,RAMESHBHAI HARIBHAI PATEL,AJITBHAI BHAILALBHAI PATEL,RAMESHBHAI BHAILALBHAI PATEL @ FALUBHAI PATEL,RANCHHODBHAI TRIBHOVANDAS PATEL,PRITESHKUMAR J.PATEL,JITENDRA RATILAL PATEL,PINAL SURESHBHAI PATEL,CHANDRAKANT RANCHHODBHAI PATEL,SANDIP RAMESHBHAI PATEL,GIRISHBHAI K.PATEL,VINUBHAI M.PATEL,MANHARBHAI V.PATEL,JIGNESH CHANDRAKANTBHAI PATEL,SANDIP J.PATEL,CHANDUBHAI R.PATEL,ARVINDBHAI RAVJIBHAI PATEL,ARVINDBHAI SHANKARBHAI PATEL,DINESHBHAI MANIBHAI PATEL,BHUPENDRABHAI CHATURBHAI PATEL,JAYANTIBHAI KANTIBHAI PATEL,HITENDRABHAI RAMANBHAI PATEL,ALPESHBHAI PRAFULBHAI PATEL,SHAH SANJAYBHAI RAJNIKANT,HARDIK VASANTBHAI PATEL,PARMAR POONAMBHAI DHULABHAI,JOINT CHARITY COMMISSIONER,VADODARA,THE CHARITY COMMISSIONER,GUJARAT STATE	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,MR DEEP D VYAS,MR HITESH V PATEL,MR VISHAL C MEHTA
44447	FA/2474/2015	22/06/2016	SIDDHI INFRABUILD PRIVATE LIMITED,SHREE SIDDHI CORPORATION	MR PARTHIV B SHAH	RAMESHBHAI SHANABHAI PATEL,INDRAVADAN RAMESHBHAI PATEL,SHASHIVADAN RAMESHBHAI PATEL,PINKIBEN D/O RAMESHBHAI SHANABHAI PATEL,BHARTIBEN W/O RAMESHBHAI SHANABHAI PATEL	,MR. KISHAN H DAIYA
44448	FA/2475/2015	22/06/2016	SIDDHI INFRABUILD PRIVATE LIMITED,SHREE SIDDHI CORPORATION	MR PARTHIV B SHAH	RAMESHBHAI SHANABHAI PATEL,INDRAVADAN RAMESHBHAI PATEL,SHASHIVADAN RAMESHBHAI PATEL	,MR. KISHAN H DAIYA
44449	FA/2476/2015	05/03/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	AMENABEN - WD/O MURTUJABHAI NAJMUDDINBHAI GANGARDIWALA,ZAMILA MURTUJABHAI GANGARDIWALA - MINOR,ZEHRABEN NAJMUDDINBHAI GANGARDIWALA,BHIMSINH MANGALSINH DABHI,GUJARAT STATE ROAD TRANSPORT CORPORATION,NAJMUDDINBHAI ABDEALI GANGARDIWALA	RULE NOT RECD BACK,RULE SERVED,MRS VASAVDATTA BHATT,MR VISHAL B MEHTA
44450	FA/2477/2015	11/08/2017	KAMLESHBHAI ATMARAM PATEL,	MR PARTHIV B SHAH	RAIBEN WD/O BHIKHAJI MARSANGJI,KALIBEN BHIKHAJI THAKORE,BALDEVJI BHIKHAJI THAKORE,SONALBEN W/O BALDEVJI THAKORE,ARPAN ANUBHAI SHAH,PATEL RAMESHBHAI SHANKARDAS,PATEL SURESHBHAI RANCHHODBHAI	(MR NIRAL R MEHTA),MR AMRISH K PANDYA,DR.ABHISST K THAKER
44451	FA/2478/2015	05/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	MALIK IBRAHIMBHAI GULAMHUSEN,MALIK AHEMDABHAI GULAMHUSEN,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44452	FA/2479/2015	05/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	TANK IMAMMIYA LIMBAMIYA,TANK AKBARMIYA LIMBAMIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR PV PATADIYA,MR. JAYESH C PATEL
44453	FA/2480/2015	05/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	TANK MAHEBUBMIYA DOSUMIYA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL

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44454	FA/2481/2015	05/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	TANK RAHIMBHAI BHIKHABHAI,RUKSANABANU W/O. RAHIMBHAI TANK,SHABANABEN D/O. RAHIMBHAI TANK,SABERABEN D/O. RAHIMBHAI TANK,MINOR SALMABEN D/O. RAHIMBHAI TANK THROUGH HER MOTHER AND NATURAL GUARDIAN,MINOR SAINKHA S/O. RAHIMBHAI TANK THROUGH HER MOTHER AND NATURAL GUARDIAN,MINOR NARGIS D/O. RAHIMBHAI TANK THROUGH HER MOTHER AND NATURAL GUARDIAN,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DECEASED LITIGANT
44455	FA/2482/2015	05/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	TANK ABDULBHAI HAKIMBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44456	FA/2483/2015	05/08/2019	GENERAL MANAGER,	MR AJAY R MEHTA	TANK BHIKHABHAI ALLARAKHA,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PV PATADIYA,MR. JAYESH C PATEL
44457	FA/2484/2015	25/02/2019	DEFENCE ESTATES OFFICER,	MR PY DIVYESHVAR,MR DEVANG VYAS	SHEKHAR PATWA , CHAIRMAN,CHIMANBHAI M PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR GM AMIN
44458	FA/2485/2015	16/12/2015	ANUJBHAI GIRISHBHAI KANTHARIYA,	MR LIYAKAT I MEHTA	SONALBEN ANUJBHAI KANTHARIYA,	MR NV GANDHI
44459	FA/2486/2015	16/12/2015	ANUJBHAI GIRISHBHAI KANTHARIYA,	MR LIYAKAT I MEHTA	SONALBEN ANUJBHAI KANTHARIYA,	MR NV GANDHI
44460	FA/2487/2015	15/12/2015	CHAVDA SOMABHAI DASBHAI,	DARSHAN M VARANDANI	RATANPURI BHABHUTPURI GOSWAMI,DAHIYABHAI SHANABHAI RAJPUT,STATE OF GUJARAT	
44461	FA/2488/2015	21/07/2016	NIPABEN RAMESHBHAI PATEL,	MR NIKUNJ D BALAR	PRERAK CHIMANBHAI PATEL,	MS. KRUTI M SHAH
44462	FA/2489/2015	04/04/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	KUMKUMBEN @ KOKILABEN WD/O. LATE MUKESHBHAI MEHTA,DEVDATTBHAI MUKESHBHAI MEHTA,DARSHNABEN MUKESHBHAI MEHTA,LILABEN PURSHOTTAMBHAI MEHTA,MUSTAKHUSAIN K SHAIKH	,MR AMIT N PATEL
44463	FA/2490/2015	21/09/2016	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	MANUBHAI RANCHHODBHAI MIRANA,BHANUBHAI RANCHHODBHAI MIRANA,DHIRAJKUMAR RANCHHODBHAI MIRANA,BHALABHAI BADARBHAI DABHI (DELETED),JITENDRA RAKESHBHAI CHAUHAN,NARAYANLAL SHIVLAL PRAJAPATI (DELETED),NATWARLAL AMBALAL PATEL (DELETED)	RULE NOT RECD BACK,RULE SERVED,MR MAKBUL I MANSURI
44464	FA/2492/2015	14/06/2016	JAYANTILAL MANGALDAS BAROT,AMRUTLAL MANGALDAS BAROT,SHARDABEN WD/O BACHUBHAI SURAJMAL BAROT	MR SP HASURKAR	BHARATBHAI DAHYABHAI BAROT (PRETENDING TO BE KNOWN AS BHARATBHAI DUNGARJI BAROT),RAYMALBHAI VEESABHAI CHAUDHARI,DAZABHAI RAYMALBHAI CHAUDHARI,RIYABEN KUBERBHAI CHAUDHARI	,MR SP MAJMUDAR,MR. NISHIT P GANDHI
44465	FA/2493/2015	12/04/2016	HEIRS OF DECD. VITTHALBHAI PUNJABHAI KOLI,NABUBEN VITTHALBHAI S/O DEVSHIBHAI HIRABHAI,RANCHHODBHAI VITTHALBHAI,BHURIBEN VITTHALBHAI W/O VELSHIBHAI HIRABHAI,AMRUTBEN VITTHALBHAI W/O RAMJIBHAI CHHAGANBHAI,RAMSANGBHAI VITTHALBHAI,HEIRS OF DECD. RANABHAI PUNJABHAI KOLI,JAYABEN RANABHAI W/O BHUDARBHAI LAXMANBHAI,CHETANBHAI RANABHAI,LALITABEN RANABHAI W/O BHAGVANBHAI MULJIBHAI,PRAVINBHAI RANABHAI,ZAVERBHAI RANABHAI	MR.HEMANG H PARIKH,MR RASESH H PARIKH	HEIRS OF DECD. PRABHUDAS KANJIBHAI,BHAGVATIBEN KANJIBHAI GANDHI,FULVABEN GUNVANTRAI GANDHI,JIGNESHBHAI GUNVANTRAI GANDHI,NALINIBEN GUNVANTRAI GANDHI,VINABEN RANCHHODBHAI GANDHI,MUKESHBHAI RANCHHODBHAI GANDHI,KARIKRUSHNA KANJIBHAI GANDHI,NATVARLAL KANJIBHAI GANDHI,DURGABEN KANJIBHAI GANDHI,MANGLABEN RANCHHODBHAI GANDHI,ALKABEN GUNVANTRAI GANDHI,RUPALBEN RANCHHODLAL GANDHI,JANAKKUMAR KARSHANBHAI RABARI,MAHIPATSINH BHAVUBHA JADEJA,PRUTHVIRAJSINH BHUPATSINH ZALA,PINTUBHAI VALJIBHAI TANK,JAYESHBHAI VALJIBHAI TANK,DILUBHA JORUBHA RANA	

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44466	FA/2497/2015	16/02/2016	GIRISHBHAI KANTIBHAI PATEL,SANDEEP RAMESHBHAI PATEL,JITENDRA RATILAL PATEL,PRITESHKUMAR J PATEL,PINAL SURESHBHAI PATEL	,MR. SAHIL M SHAH	THAKORBHAI SHANKARBHAI PATEL,MITESHBHAI RAMESHBHAI PATEL,ASHOKBHAI CHHAGANBHAI PATEL,BHASKARBHAI CHANDUBHAI PATEL,MANUBHAI BHAILALBHAI PATEL,RAMESHBHAI JETHABHAI PATEL,KISHORBHAI RAMDAS PATEL,ARVINDBHAI JASHBHAI PATEL,JASHBHAI HARMANBHAI PATEL,RAMESHBHAI HARIBHAI PATEL,AJITBHAI BHAILALBHAI PATEL,RAMESHBHAI BHAILALBHAI APTEL,DECEASED RAVJIBHAI SHANABHAI PATEL,RANCHHODBHAI TRIBHOVANBHAI PATEL,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,MR DEEP D VYAS,MR VISHAL C MEHTA
44467	FA/2508/2015	14/03/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	TARABEN ARVINDJI THAKOR,TAUFIKMIYA YAKUBMIYA SHAIKH	
44468	FA/2513/2015	27/01/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	MINOR - AJAY JASHWANTBHAI PANDE,LADHRABHAI NAZABHAI BHARWAD,SUKHABHAI VIRAMBHAI BHARWAD	
44469	FA/2515/2015	03/05/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	JAYRAMBHAI MAVJIBHAI DESAI (RABARI),VIRSINGH VAGHUSINGH CHAUHAN,TEJSINGH B PARMAR	RULE SERVED,MR MAKBUL I MANSURI
44470	FA/2517/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL SHANKARBHAI NARSINHDAS,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44471	FA/2518/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL BABUBHAI TRIKAMDAS,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44472	FA/2519/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL PRAHLADBHAI NARSINHDAS,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44473	FA/2520/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL PRAVINBHAI VITTHALBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44474	FA/2521/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL AMRUTBHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44475	FA/2522/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL RAMESHBHAI REVABHAI ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44476	FA/2523/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL RAMABHAI AMBARAM,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44477	FA/2524/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL MANGUBEN RAMABHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44478	FA/2525/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL NATWARBHAI HARIBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44479	FA/2526/2015	17/03/2016	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	PATEL BALDEVBHAI AMBALAL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44480	FA/2527/2015	26/07/2016	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DHANANJAYBHAI BIRENDRABHAI PATEL,SALIM KHAN PATHAN,JYOTSANABEN JAYANTILAL RAVAL,DHARMESHKUMAR JAYANTILAL RAVAL,CHETANKUMAR JAYANTILAL RAVAL	RULE SERVED,RULE UNSERVED,MR VILAV K BHATIA

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44481	FA/2528/2015	12/09/2017	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	LEKHA BABU KUTTAN NAIR,SHRUTI BABU KUTTAN NAIR,USMANMIYA ABBUMIYA MALEK(DELETED),RAJENDRAKUMAR VINUBHAI PATEL	DELETED,RULE SERVED
44482	FA/2529/2015	22/06/2016	CHETAN VAGHJIBHAI SHAH,	MR CR ABICHANDANI	LABDHI FINANCE,	DHARMESH D NANAVATY,MR ASIT B JOSHI
44483	FA/2535/2015	18/01/2016	VARSANI CONSTRUCTION COMPANY THRO PARTNER MURJI VISHRAM VARSANI,	MR RK MISHRA	GUJARAT MINERAL DEVELOPMENT CORPORATION LIMITED,	G H VIRK
44484	FA/2536/2015	16/08/2016	M/S SANSKRUTI INFRA DEVELOPERS PRIVATE LIMITED,	MR SP MAJMUDAR	SANJAY JAYANTILAL JAIN,	MR DIPAN DESAI
44485	FA/2542/2015	06/05/2016	VIRJIBHAI KARSHANBHAI KAILA,AMARSHIBHAI KARSHANBHAI KAILA,DAMJIBHAI KARSHANBHAI KAILA,BHARATBHAI VIRJIBHAI KAILA,RAJESHBHAI VIRJIBHAI KAILA	MS ROOPAL R PATEL	GHANSHYAMBHI MAHADEVBHAI BARASARA,MANOJBHAI DHARAMSHIBHAI SANGHANI,MAGANBHAI HARIBHAI @ HARJIBHAI	RULE SERVED,VENU H NANAVATY
44486	FA/2546/2015	17/09/2018	EMPLOYEES STATE INSURANCE CORPORATION,SUB REGIONAL DIRECTOR	MR SHASHIKANT S GADE	PREMILABEN DHIRAJBHAI RATHOD,PINTUBEN DHIRAJBEN RATHOD,LARSON AND TUBRO LIMITED,SECURITY SERVICES AND INTELLIGENCE BEURO SERVICES	RULE SERVED,RULE UNSERVED,PRABHATSIN H J PARMAR,ANKIT V MEKVAN
44487	FA/2548/2015	09/03/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI MAVABHAI,PATEL MANIBEN RANCHHODBHAI,PATEL JAMNABEN RAMABHAI,PATEL KODRIBEN RAMABHAI	
44488	FA/2550/2015	03/03/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABSANG FATESANG BAJUSANG CHAUHAN,	MR KM SHETH
44489	FA/2551/2015	03/03/2016	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHETANSINH GULABSINH JHALA,	MR KM SHETH
44490	FA/2568/2015	14/09/2018	PATEL VISHNUBHAI PARSHOTTAMBHAI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL ACQUISITION OFFICER,GENERAL MANAGER	NOTICE SERVED,MR RITURAJ M MEENA
44491	FA/2569/2015	14/09/2018	MANIBEN ASHABHAI PATEL,HASUMATIBEN ASHABHAI PATEL,KAILASHBEN ASHABHAI PATEL,SUREKHABEN ASHABHAI PATEL,DILIPBHAI ASHABHAI PATEL,JAYESHVBHAI ASHABHAI PATEL,CHANDRIKABEN ASHABHAI PATEL,KANUBHAI ASHABHAI PATEL	MR YATIN SONI,MR HITESH B PATEL	SPECIAL ACQUISITION OFFICER,GENERAL MANAGER	NOTICE SERVED,MR RITURAJ M MEENA
44492	FA/2570/2015	14/09/2018	LEGAL HEIR OF THAKOR VISAJI KHODAJI - THAKOR BALDEVJI VISAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL ACQUISITION OFFICER,GENERAL MANAGER	NOTICE SERVED,MR RITURAJ M MEENA
44493	FA/2571/2015	14/09/2018	THAKOR PRAHLADJI KHODAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL ACQUISITION OFFICER,GENERAL MANAGER	NOTICE SERVED,MR RITURAJ M MEENA
44494	FA/2572/2015	14/09/2018	THAKOR PUNJAJI KHODAJI,	MR YATIN SONI,MR HITESH B PATEL	SPECIAL ACQUISITION OFFICER,GENERAL MANAGER	NOTICE SERVED,MR RITURAJ M MEENA
44495	FA/2577/2015	09/06/2016	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	GULZIMA W-O ALTAF ABDUL SHAIKH,GAUSHIYABANU ALTAF ABDUL- MINOR,RELIANCE ROADLINES	,MR MTM HAKIM,MR VA MANSURI
44496	FA/2578/2015	11/01/2016	DINESHBHAI CHANDUBHAI RAWAL,	HL PATEL ADVOCATES	NATWARLAL KESHAVLAL PATEL,MADHUSUDAN KESHAVLAL PATEL,JYANTILAL KESHAVLAL PATEL,VINAYAK VALLABHBHAI PATEL,YASHWANT AMBALAL PATEL,PARMANAND AMBALAL PATEL,CHANDRIKABEN AMBALAL PATEL,MRUDULABEN AMBALAL PATEL,NAVALBHAI CHATURBHAI PATEL,PADMABEN WD/O CHANDRAKANT KESHAVLAL PATEL,MANUBHAI CHANDRAKANTBHAI PATEL,ROHITBHAI CHANDRAKANTBHAI PATEL	,ANKIT M MODI

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44497	FA/2579/2015	18/04/2017	REGIONAL DIRECTOR- EMPLOYEES' STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	GANGARAM TUKARAM BAGATE,VYAVASTHAPAK	RULE UNSERVED,MR CK DIVAKARAN
44498	FA/2593/2015	14/10/2019	VITTHALBHAI MADHAVBHAI PATEL,ARVINDBHAI MADHAVBHAI PATEL,SURESHBHAI MADHAVBHAI PATEL,VIMLABEN W/O THAKOREBHAI MADHAVBHAI PATEL (DECD.),BIPINCHANDRA KALIDASBHAI PATEL,BHUPENDRA KALIDASBHAI PATEL,JADABEN D/O DHULABHAI NAROTTAMBHAI PATEL,SHANTABEN D/O DHULABHAI NAROTTAMBHAI PATEL,MANIBEN DHULABHAI NAROTTAMBHAI	MR NILESH A PANDYA	M/S MAHESHWAR ESTATE CORPORATION THROUGH SHAILESHBHAI NATUBHAI DESAI,BHAVNABEN W/O SHAILESHBHAI N DESAI,VATSAL SHAILESHBHAI DESAI,PIYUSH SHAILESHBHAI DESAI,LINABEN D/O SHAILESHBHAI DESAI,MUKESHBHAI JAMNADAS SHAH,M/S ARIHANT ENTERPRISE	,RULE SERVED,MR SP MAJMUDAR
44499	FA/4/2016	09/03/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	SANTOSHBHAI KALU RAM,KAMALKUMAR CHANULAL BHAIRAVI	
44500	FA/6/2016	09/03/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	MOHMED IRFAN INAM ULLA MAKRANI,KAMALKUMAR CHANULAL BHAIRAVI	
44501	FA/7/2016	09/03/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	RAJUBHAI OMKARNATH SHARMA,KAMALKUMAR CHANULAL BHAIRAVI	
44502	FA/8/2016	09/03/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	PINTO @ MITHUBHAI KALUBHAI,KAMALKUMAR CHANULAL BHAIRAVI	
44503	FA/9/2016	09/03/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	MANISH SHRI RAM KUMAR GUPTA,KAMALKUMAR CHANULAL BHAIRAVI	
44504	FA/14/2016	16/07/2018	MASTURABIBI WD/O ABDULRAHIM ABDULKARIM GANDA,IMRAN ABDULRAHIM GANDA,IQBAL ABDULRAHIM GANDA,SIKANDAR ABDULRAHIM GANDIA,IMTIYAZ ABDULRAHIM GANDA,SHAHEEN ABDULRAHIM GANDA	MR.HIREN M MODI	NANDLAL NATHULAL JAIN,NATIONAL INSURANCE CO.LTD,ABDULMAJID ABDULGANI GANDA,ORIENTAL INSURANCE CO.LTD	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR RATHIN P RAVAL
44505	FA/16/2016	23/03/2016	SAHIL ORGANICS PVT LTD,	MR MA SAIYAD,MR VISHAL C MEHTA	DIPAJI NAGJI THAKOR,NEW INDIA ASSURANCE CO. LTD.	
44506	FA/19/2016	11/01/2016	JAYNTIJI RANCHHOADJI SOLANKI,	MR MTM HAKIM	PATEL VINUBHAI PRABHABHAI,GUJARAT ROAD TRANSPORT CORPORATION,ROHITKUMAR VITTHALBHAI THAKRADA @ ROHITJI VINAJI THAKRADA	,MR HARDIK C RAWAL
44507	FA/27/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VANKAR NATVARBHAI PARSHOTTAMBHAI,	MS.SHIVANI V TRIVEDI
44508	FA/28/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MOHANBHAI VITTHALDAS PATEL,BHAGWANBHAI MOHANBHAI PATEL,NARANBHAI MOHANBHAI PATEL,SAVITABEN MOHANBHAI PATEL,NATVARBHAI MOHANBHAI PATEL,VIJYABEN MOHANBHAI PATEL,MADHUBEN MOHANBHAI PATEL,JYANTILAL MOHANBHAI PATEL,KANTIBHAI MOHANBHAI PATEL	,RULE SERVED
44509	FA/30/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. MOHANBHAI VITTHALBHAI PATEL,BHAGWANBHAI MOHANBHAI PATEL,NARANBHAI MOHANBHAI PATEL,SAVITABEN MOHANBHAI PATEL,NATVARBHAI MOHANBHAI PATEL,VIJYABEN MOHANBHAI PATEL,MADHUBEN MOHANBHAI PATEL,JYANTILAL MOHANBHAI PATEL,KANTIBHAI MOHANBHAI PATEL	,RULE SERVED,MS.SHIVANI V TRIVEDI
44510	FA/31/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI KESHAVLAL,	MS.SHIVANI V TRIVEDI
44511	FA/35/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BIPINCHANDRA TRIKAMLAL,	MS.SHIVANI V TRIVEDI
44512	FA/36/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAVINBHAI TRIKAMBHAI,	MS.SHIVANI V TRIVEDI

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44513	FA/38/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JERAMBHAI MOHANBHAI,	MS.SHIVANI V TRIVEDI
44514	FA/39/2016	17/03/2016	ORIENTAL INSURANCE COMPANY LTD,	MR RAJNI H MEHTA	DIMPAL VIJAYSINH @ VAGSINH RAJPUROHIT,HITESH VIJAYSINH @ VAGSINH RAJPUROHIT,DINESHSINH SHANKARSINH RAJPUROHIT (DIED DURING ACCIDENT),VIJAYSINH SHANKARSINH RAJPUROHIT (DIED DURING ACCIDENT)	,MR.HIREN M MODI
44515	FA/41/2016	24/09/2018	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SAJEDA MUSEJA TAI,MUKESHBHAI VALLABHABHAI PATEL,VINODBHAI CHHOTUBHAI PATEL,UNITED INDIA INSURANCE CO. LTD,KAMLESHBHAI UTTAMBHAI PRIYAKAR,RAMESHCHANDRA JIVABHAI PATEL	RULE SERVED,SERVED BY PUBLICATION IN NEWS,MS HINA DESAI,MR.HIREN M MODI
44516	FA/49/2016	30/06/2016	LEGAL HEIRS OF DECEASED RAJPUT RANJIT SHIVAJI,MINOR RAJPUT NIKITABEN D/O. RANJITSINH SHIVAJI THRO. NATURAL GUARDIAN,RAJPUT SAVITABEN SHIVAJI PARKHANJI,RAJPUT SHIVAJI PARKHANJI	MR AMIT C NANAVATI	NARAYAN RAJKAPUR SHARMA,HITENDRABHAI HARIBHAI THAKKAR,THE UNITED INDIA INSURANCE CO. LTD.	,(MR MAULIK J SHELAT)
44517	FA/50/2016	29/08/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ANIL PRAHLADBHAI (DELETED),JANTILAL MOHANLAL JANI,MILKABEN JAMES RATHOD	DELETED,RULE SERVED,RULE UNSERVED
44518	FA/55/2016	12/12/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	RASIK ALIAS LALJIBHAI VINUBHAI DHARVANIYA,RAMESHBHAI DEVJIBHAI CHAUHAN,PRUTHVI CONSTRUCTION CO.	MR MEHUL S SHAH,MR UMANG R VYAS,MR VISHAL C MEHTA
44519	FA/57/2016	09/06/2016	PARMAR NARMADABEN WD/O. VITHALBHAI RAMABHAI,	MASUDIQBAL H RATHOD	AMRATLAL MOTIBHAI PRAJAPATI,	MR PARTHIV B SHAH
44520	FA/62/2016	09/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	JAYANTIBHAI ISHWARBHAI PATEL DECEASED, THRO. HEIRS,MANOJKUMAR JAYANTIBHAI PATEL (SON),RAJESHBHAI KALIDASBHAI VASAVA,SIKANDARBHAI USHMANBHAI MEMON	MR MTM HAKIM,MR VAIBHAV N SHETH
44521	FA/64/2016	21/03/2016	THE NATIONAL INSURANCE CO.LTD,	MR PALAK H THAKKAR	RAGHUVIRBHAI NATHABHAI RAWAL,SALIMMIYA HUSENMIYA SAIYED,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,VITTHALBHAI RAJABHAI SABALPARA	
44522	FA/65/2016	21/03/2016	THE NATIONAL INSURANCE CO.LTD,	MR PALAK H THAKKAR	HEIRSOF DECD. MANISHABEN NATHABHAI RAWAL,MINOR MEGHABEN NATHABHAI RAWAL,SALIMMIYA HUSENMIYA SAIYED,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,VITTHALBHAI RAJABHAI SABALPARA	
44523	FA/70/2016	30/03/2016	LAKSHMANSINH GULABSINH SOLANKI,SHATRUGNASINH LAKSHMANSINH SOLANKI,RAJVISINH LAKSHMANSINH SOLANKI	HL PATEL ADVOCATES	VIJAYSINH SURYASINH RATHOD,	URJA B DAVE
44524	FA/89/2016	11/04/2016	HARSHABEN W/O CHANDRAKANT BABULAL PATEL AND D/O KANTILAL SHAMBHUBHAI PATEL,	MR NAYAN D PAREKH	CHANDRAKANT BABULAL PATEL,	HL PATEL ADVOCATES
44525	FA/90/2016	13/01/2016	RANJITSINH BHARAJI VADHER,	MS KRUTI J VORA	TATA CHEMICALS LIMITED THROUGH MANAGER,	MR.VARUN K.PATEL
44526	FA/92/2016	19/01/2016	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	JASHIBEN WD/O PREMABHAI GULABBHAI,MINOR JAGRUTIBEN PREMABHAI TADVI,MINOR KISHANBHAI PREMABHAI TADVI,AMBABEN D/O GULABBHAI TADVI W/O DINESHBHAI ISHWARBHAI TADVI,MUNAFBHAI BASIRBHAI RATHOD,HANIFBHAI DAUDBHAI SOLANKI	,MR MTM HAKIM
44527	FA/94/2016	26/09/2017	DILTIBEN WIDOW LALUBHAI KHIMABHAI DAMOR,MANJUBEN LALUBHAI DAMOR,HANSABEN LALUBHAI DAMOR,LALIBEN LALUBHAI DAMOR,KHIMLABHAI KALIYABHAI DAMOR,BAI PUNADI WIFE OF KHIMLABHAI KALIYABHAI DAMOR	MR MTM HAKIM	ISHWARBHAI GHEMABHAI DAMOR,PATEL AND CO.,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),MS LILU K BHAYA
44528	FA/101/2016	04/04/2016	PATEL KAMLESHKUMAR DAHYABHAI,	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
44529	FA/102/2016	04/04/2016	PATEL VALIJIBHAI GOVINDBHAI,	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	

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44530	FA/103/2016	04/04/2016	JAVANSINH KALUSINH SOLANKI,MANEKBEN WD/O JAVANSINH KALUSINH,RAMSINH S/O JAVANSINH KALUSINH SOLANKI,VIKRAMSINH S/O JAVANSINH KALUSINH	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
44531	FA/104/2016	04/04/2016	PATEL PANIBEN GOVINDBHAI,	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
44532	FA/105/2016	04/04/2016	RAMSINH AMARSINH SOLANKI,	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
44533	FA/106/2016	04/04/2016	PATEL NARSINHBHAI NANJIBHAI,	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
44534	FA/107/2016	04/04/2016	NATHUSINH MALASINH SOLANKI,RAMSINH S/O NATHUSINH MALASINH SOLANKI,LALSINH S/O NATHUSINH MALASINH SOLANKI,MANEKBEN D/O NATHUSINH MALASINH SOLANKI,SHARDABEN D/O NATHUSINH MALASINH SOLANKI,JASHIBEN D/O NATHUSINH MALASINH SOLANKI,AMRATBEN D/O NATHUSINH MALASINH SOLANKI,SAKRIBEN D/O NATHUSINH MALASINH SOLANKI	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
44535	FA/109/2016	05/09/2018	ABDULRAHIM IBRAHIMBHAI GHANCHI,	MR VAIBHAV N SHETH	BHIKHARAM LAXMANRAM MALI,HARPALSING MOHARSING MERSING,THE ORIENTAL INSURANCE COMPANY LTD	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR MITESH L RANGRAS
44536	FA/111/2016	18/09/2018	UNION OF INDIA,	MS ARCHANA U AMIN	SHEFALIBEN VINODBHAI SHAH (WIFE OF DECEASED),	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH, (NIRAVKUMAR P MEHTA)
44537	FA/112/2016	24/02/2016	COMMANDING OFFICER,	MR RAMNANDAN SINGH	BHAVNABEN DINSHBHAI BHABHOR,RAISINGBHAI KHEMCHANDBHAI BHABHOR,HETUBEN RAISINGBHAI BHABHOR,MINOR YUVRAJKUMAR DINESHBHAI BHABHOR,LABOUR COURT	,MR YV SHAH
44538	FA/113/2016	17/03/2017	BARODA CENTRAL COOPERATIVE BANK LTD,	MR NILESH A PANDYA	STATE BANK OF INDIA (SBI),BARODA BANKERS CLEARING HOUSE	NOTICE SERVED,MS DHARMISHTA RAVAL
44539	FA/116/2016	26/09/2018	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BISMILLAKHAN MAHEBUBKHAN PATHAN,JATINKUMAR JAYANTIBHAI PATEL,HIMANSHU D PATEL	MR MTM HAKIM,MR DARSHAN P DAVE
44540	FA/117/2016	09/03/2019	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	SULEMAN AAMAD JAT,DHANBAI SULEMAN JAT,SONBAI SULEMAN JAT,MINOR VASAYA SULTAN JAT,MINOR NIYAMATBAI SULTAN JAT,MINOR BHAMBHIBAI SULTAN JAT,MINOR SIDDIK SULTAN JAT,ALISHA NOORSHA SAIYAD,KHIRABAI ABDREMAN JAT	RULE SERVED,MR.HIREN M MODI
44541	FA/119/2016	01/02/2016	RAJENDRABHAI BABULAL VACHHETA,	MR RD DAVE	BHARATBHAI BABUBHAI VACHHETA,GOPALBHAI BABUBHAI VACHHETA,BABUBHAI HEERALAL VACHHETA,LALITBHAI BABULAL VACHHETA,SURESH BABUBHAI VACHHETA	
44542	FA/122/2016	23/06/2016	PRATISH MAGANLAL KARA,DIPAK MAGANLAL KARA,SHILPA DIPAK KARA,DHRUTI PRATISH KARA	MR NK MAJMUDAR,MS MEGHA JANI	BACKBONE ENTERPRISE LTD.,,CHIRAG KIRITKUMAR PATEL	MR HRIDAY BUCH

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44543	FA/123/2016	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD RAJKOT,	MR VIBHUTI NANAVATI	RANABHAI PANCHABHAI DHIYAD,MALABHAI MOTIBHAI KHATANA,SURESHBHAI KALUBHAI MAKWANA,BHIMABHAI GEMABHAI KOTAR,NEW INDIA ASSURANCE CO. LTD.,HEIRS AND LEGAL REPRESENTATIVES OF DECD. ASMITABEN RAMESHBHAI SAVDHARIA,RAMESHBHAI BHUPATBHAI @ BHOPABHAI SAVDHARIA,BHUPATBHAI @ BHOPABHAI KARSHANBHAI SAVDHARIA,RAJIBEN BHUPATBHAI @ BHOPABHAI SAVDHARIA	,RULE SERVED,MR SUNIL B PARIKH,MR.HIREN M MODI
44544	FA/124/2016	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD RAJKOT,	MR VIBHUTI NANAVATI	RANABHAI PANCHABHAI DHIYAD,MALABHAI MOTIBHAI KHATANA,SURESHBHAI KALUBHAI MAKWANA,BHIMABHAI GEMABHAI KOTAR,NEW INDIA ASSURANCE CO. LTD.,HEIRS AND LEGAL REPRESENTATIVES OF DECD. MINOR DARSHAN RAMESHBHAI SAVDHARIA,RAMESHBHAI BHUPATBHAI @ BHOPABHAI SAVDHARIA,BHUPATBHAI @ BHOPABHAI KARSHANBHAI SAVDHARIA,RAJIBEN BHUPATBHAI @ BHOPABHAI SAVDHARIA	,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR.HIREN M MODI
44545	FA/126/2016	30/11/2016	NATIONAL INSURANCE COMPANY LTD.,	MR VC THOMAS	RADHABEN MAHENDRABHAI PADHIYAR,KAILASHBEN MAHENDRABHAI PADHIYAR,CHANDABEN BHUPATBHAI PADHIYAR,RAMESHBHAI UMEDBHAI PATEL	,RULE SERVED,(MR PARESH M DARJI)

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44546	FA/134/2016	29/06/2016	MANISH HARENDRASINH PARMAR,	MS TEJAL A VASHI	DEVABHAI BHOVANBHAI BHANABHAI AHIR,LALABHAI BHOVANBHAI AHIR,BHAGABHAI BHOVANBHAI AHIR,VASANTBHAI BHOVANBHAI AHIR,DEVABHAI RAVJIBHAI AHIR,LALLUBHAI RAVJIBHAI AHIR,RAMIBEN RAVJIBHAI AHIR,SHANTIBEN RAVJIBHAI AHIR,NANUBHAI RAVJIBHAI AHIR,BABUBHAI RAVJIBHAI AHIR,SOMIBEN WD/O DHANJIBHAI RAVJIBHAI,SUMANBHAI DHANJIBHAI AHIR,DAHYABHAI DHANJIBHAI AHIR,MANUBHAI DHANJIBHAI AHIR,NAYABEN DHANJIBHAI AHIR,GANDABHAI MANGABHAI AHIR,CHHAGANBHAI MANGABHAI AHIR,RAVJIBHAI MANGABHAI AHIR,SHANTIBEN WD/O JERAMBHAI MANGABHAI AHIR,NAVINBHAI @ NAVNITBHAI JERAMBHAI AHIR,RAMILABEN D/O JERAMBHAI MANGABHAI AHIR,KANTABEN D/O JERAMBHAI MANGABHAI AHIR,RAMABHAI GOVANBHAI AHIR,CHHIMIBEN GOVANBHAI AHIR,DURLABHBHAI BAVJIBHAI AHIR,BALABHAI RAMABHAI AHIR,PRABHUBHAI SOMABHAI AHIR,FAKIRBHAI MANGABHAI AHIR,KASHIBEN WD/O BUDHABHAI DAHYABHAI AHIR,NAGINBHAI DAHYABHAI AHIR,GOPALBHAI DAHYABHAI AHIR,SUMANBHAI DAHYABHAI AHIR,SHAILESHBHAI DAHYABHAI AHIR,MANJULABEN DAHYABHAI AHIR,AMBABEN DAHYABHAI AHIR,RATNABHAI GOSAIBHAI AHIR,BHALIBEN WD/O SUKHABHAI GOSAIBHAI,VALLABHBHAI GOSAIBHAI AHIR,SOMABHAI GOSAIBHAI AHIR,SHARADBHAI NARANBHAI PATEL,HARSHADBHAI CHHIMKABHAI PATEL,KAMALBHAI SHARADBHAI PATEL,JIGNESHBHAI KANUBHAI PATEL,DHIRAJBHAI GOVANBHAI PATEL,MOHAMED FAISAL ABDUL KAPADIYA,INDRAVADAN HIRALAL INTWALA,JOY MAHESHBHAI GODIWALA,HARSH JANKINATH SAHANI,VASANTBHAI BHOVANBHAI AHIR,MAHESHBHAI MOTIRAM AHIR,JAYDIP GREEN HOUSE PVT LTD,S G P L,RAMJIBHAI AMTHABHAI,PARESHBHAI RAMJIBHAI PATEL,PIYUSHBHAI RAMJIBHAI PATEL,JAYESHBHAI MAFATBHAI PATEL,URMILABEN W/O SHARADBHAI NARANBHAI PATEL,RAJIVBHAI SHARADBHAI PATEL,BIPINBHAI SHARADBHAI PATEL,NITUBEN D/O SHARADBHAI PATEL,BISHWA W/O KAMAL SHARADBHAI,HITESH KHUSHALBHAI PATEL,HEMANT MOHANBHAO PATEL,ALPESHBHAI CHAGANBHAI RAKHOLIYA,GIRISHBHAI CHAGANBHAI RAKHOLIYA,RAMESHBHAI VITTHALBHAI RAKHOLIYA,JIVRAJBHAI PREMIBHAI PATEL	,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
44547	FA/135/2016	11/02/2017	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	BAGHABHAI NAGJIBHAI BHARVAD,HEIRS OF DECD. ANVARBHAI ALIMAMAD DODANI,FATHER OF DECD. ALIMAMAD MASTER DODANI,MOTHER OF DECD. KHATUBEN ALIMAMAD DODANI,ISMAILBHAI AMADBHAI GANGI,LEGAL HEIRS OF DECD. ANVARBHAI ALIMAMAD DODANI,MUMTAZBEN ANVARBHAI DODANI,MINOR SALMAN ANVARBHAI DODANI	,RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR MEHUL S SHAH,MR. JAY M THAKKAR
44548	FA/149/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAYANTIBHAI SOMABHAI,	RULE SERVED
44549	FA/151/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVAL DHINUBHAI RATILAL,RAVAL KANUBHAI RATILAL	RULE SERVED
44550	FA/153/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. CHAMAR RAMABHAI JAGABHAI,CHAMAR AMBABEN RAMABHAI	,MR AV PRAJAPATI
44551	FA/155/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI NATHHUBHAI,	UNSERVED EXPIRED (R)

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44552	FA/156/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI NAGJIBHAI SARTANBHAI,	RULE SERVED
44553	FA/162/2016	10/10/2018	LEGAL HEIRS OF DECD. JASHUJI @ JASHWANTBHAI KANUJI VIHOL,	MR MEHUL SHARAD SHAH	ANANTKUMAR B PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
44554	FA/165/2016	28/12/2017	HINABEN RAJUBHAI SHAH,MONIL RAJUBHAI SHAH	MR AMIT V THAKKAR	GUJARAT INDUSTRIAL COOPERATIVE BANK LTD,BHUPENDRA VARJLAL MISTRY,RAJVI RAJUBHAI SHAH,SOMABHAI AMBABHAI PATEL	RULE SERVED,RULE UNSERVED,MR JB DASTOOR,MR SP MAJMUDAR,MS. NIDHI H MISTRY
44555	FA/177/2016	02/02/2016	REVABEN D/O HIRABHAI GALABHAI PRAJAPATI AND W/O HARIBHAI SOMABHAI PRAJAPATI,	MR KEYUR A VYAS	DEVABHAI HIRABHAI PRAJAPATI,RAHULBHAI SURESHBHAI THAKER,JAYENDRABHAI RANCHCHHODBHAI PATEL,RAMESHBHAI AMBALAL PATEL,SOMABHAI AMBALAL PATEL,NISHANTBHAI RAMESHBHAI DOBARIYA	
44556	FA/178/2016	05/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIRUBEN UDESINH PARMAR @ CHAVDA @ SOLANKI,MINOR CHHAYABEN UDESINH PARMAR @ CHAVDA @ SOLANKI,MINOR ANUJ UDESINH PARMAR @ CHAVDA @ SOLANKI,MINOR ANGAT UDESINH PARMAR @ CHAVDA @ SOLANKI,NANDABEN SOMABHAI SOLANKI,SANDEEPSINH HARJITSINH,MANAGER SHRI,DINESHBHAI HIRALAL PANCHAL	RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR MOHSIN M HAKIM
44557	FA/179/2016	12/11/2016	HAVABAI IBRAHIMSHA SHAIKH,	MR.HIREN M MODI	SUNIL RASIKLAL GOR,ORIENTAL INSURANCE COMPANY LTD,ASLAM ABDULMAJID SIDI	RULE SERVED,MR PALAK H THAKKAR
44558	FA/182/2016	22/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	PATEL CHANDRIKABEN WD/O DECD. NITINKUMAR VIRAMBHAI,PATEL SHARADKUMAR NITINKUMAR,PATEL PRIYABEN NITINKUMAR,PATEL PURIBEN VIRAMBHAI,GANAPATHBHAI KHODABHAI RAVAL,KANAIYALAL MAGANLAL PATEL,GHEWARDASS MAGANDASS VAISHNAV,BHAD ARAVAL I. ROADWAYS	RULE NOT RECD BACK,RULE SERVED,MR JM BAROT
44559	FA/183/2016	24/06/2016	ALPESHKUMAR BABULAL SHRIMALI,	MR MANOJ SHRIMALI	STATE OF GUJARAT(DELETED),KINJAL ALPESHKUMAR SHRIMALI D/O KANAIYALAL PANDYA	DELETED,MR DHAVAL A MEHTA,MR. HARDIK J JANI
44560	FA/192/2016	02/02/2016	CHANDUBHAI PANNALAL MARVADI,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44561	FA/193/2016	02/02/2016	PARESHBHAI NARESHCHANDRA SONI,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44562	FA/194/2016	02/02/2016	SHANKARBHAI SHAMALBHAI PATEL,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44563	FA/195/2016	02/02/2016	NILABEN RAJENDRA MADHIVALA,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44564	FA/196/2016	02/02/2016	KIRANBHAI VASUDEV THAKAR,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44565	FA/197/2016	02/02/2016	USHABEN AMBALAL DASHANDI,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44566	FA/199/2016	02/02/2016	DHAVALBHAI HARNISHKANT MEHTA,	MR DN PANDYA	ASHARAFBHAI MOHMADBHAI VORA,JAGDISHLAL SUNDARDAS HUDA,ORIENTAL INSURANCE COMPANY LTD	
44567	FA/200/2016	24/02/2016	MADHABHAI HIRABHAI BHALARA-DECD. THROUGH LEGAL HEIRS,,NANDUBEN MADHABHAI BHALARA (WIFE OF DECD.),USHABEN MADHABHAI BHALARA(MNINOR)(DAUGHTER),SONALBEN MADHABHAI BHALARA (D/O DECD.),RUPALBEN MADHABHAI BHALARA(D/O DECD.),JAYESHBHAI MADHABHAI BHALARA(S/O DECD.),PANKAJBHAI MADHABHAI BHALARA(S/O DECD.)	MS MAMTA R VYAS	OWNER OF TRUCK NO.GJ-3-V-2196,UNITED INDIA INSURANCE CO.LTD	,MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44568	FA/202/2016	21/07/2016	PRAVINSINH HIMMATSINH SOLANKI,	HL PATEL ADVOCATES	INDUBEN SOLANKI W/O PRAVINSINH HIMMATSINH AND D/O SAJJANSINH NAVALSINH,	MR SP MAJMUDAR,SHASHVATA U SHUKLA
44569	FA/209/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,DY COLLECTOR AS SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. DAVE KALIDAS CHUNILAL,DAVE PRAKASHKUMAR KALIDAS	,MR AV PRAJAPATI
44570	FA/211/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,DY COLLECTOR AS SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	HARIJAN OKHA UKA,HARIJAN SHANKRA UKA	MR AV PRAJAPATI
44571	FA/215/2016	08/02/2017	THE DEPUTY GENERAL MANGER,	MS KJ BRAHMBHATT	PATEL BHIKHABHAI ISWARBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
44572	FA/216/2016	08/02/2017	THE DEPUTY GENERAL MANGER,	MS KJ BRAHMBHATT	KANUBHAI SOMABHAI PATEL,CHATURBHAI JENABHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
44573	FA/217/2016	08/02/2017	THE DEPUTY GENERAL MANGER,	MS KJ BRAHMBHATT	PATEL JAYANTIBHAI NARANBHAI,STATE OF GUJARAT	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
44574	FA/218/2016	08/02/2017	THE DEPUTY GENERAL MANGER,	MS KJ BRAHMBHATT	RAMESHBHAI BHAGABHAI PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MS.SHIVANI V TRIVEDI
44575	FA/221/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,DY COLLECTOR AS SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BRAHMAN DANABHAI BHEMABHAI,	MR VIRAL J DAVE
44576	FA/222/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,DY COLLECTOR AS SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	JOSHI GANPATLAL RAICHAD,	MR VIRAL J DAVE
44577	FA/225/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,DY COLLECTOR AS SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	SHREE THARAD MAHAJAN,HARIJAN SHANKAR HIRA	UNSERVED EXPIRED (R),MR VIRAL J DAVE
44578	FA/229/2016	07/08/2018	JAYSUKHBHAI PREMJIBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44579	FA/230/2016	07/08/2018	THUMAR VAGJIBHAI MOHANBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44580	FA/231/2016	07/08/2018	THUMAR NANJIBHAI AMBABHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44581	FA/232/2016	07/08/2018	PRABHABEN CHHAGANBHAI,MANJUBEN CHHAGANBHAI,KESHUBHAI CHHAGANBHAI,HANSABEN CHHAGANBHAI,KANCHANBEN CHHAGANBHAI,REKHABEN CHHAGANBHAI,GITABEN CHHAGANBHAI,MUKESHBHAI CHHAGANBHAI	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44582	FA/233/2016	07/08/2018	HIMATBHAI SHAMBHUBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44583	FA/234/2016	07/08/2018	RAMESHBHAI SHANBHUBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44584	FA/235/2016	07/08/2018	LEGAL HEIRS OF DECD. BHIMJIBHAI KHODABHAI,NADUBEN BHIMJIBHAI,KASHIBEN BHIMJIBHAI,GANDALAL BHIMJIBHAI,GORDHAN BHIMJIBHAI,PRAVIN BHIMJIBHAI,VALLABHABHAI BHIMJIBHAI	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44585	FA/236/2016	07/08/2018	LALJIBHAI HARIBHAI KHANESHA,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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44586	FA/237/2016	07/08/2018	SAVJIBHAI BHAVANBHAI,HIMATBHAI BHAVANBHAI,MANSUKHBHAI BHAVANBHAI	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44587	FA/238/2016	07/08/2018	GANDALAL BHIMJIBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44588	FA/239/2016	07/08/2018	GORDHANBHAI UKABHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44589	FA/240/2016	07/08/2018	RAMBHAI LADHABHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44590	FA/241/2016	07/08/2018	ZAVERBHAI LADHABHAI PANELIYA,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44591	FA/242/2016	07/08/2018	DHIRUBHAI VIRJIBHAI,VAGHJIBHAI VIRJIBHAI	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44592	FA/243/2016	07/08/2018	RUPAVATIYA SAVJIBHAI BHIKHABHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44593	FA/244/2016	07/08/2018	MANUBHAI HARIBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44594	FA/245/2016	07/08/2018	RAVJIBHAI HARIBHAI,	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44595	FA/246/2016	07/08/2018	MANSUKHBHAI DHANABHAI,KESHVBHAI DHANABHAI,PARVTIBEN DHANABHAI	MR GM AMIN	DY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
44596	FA/251/2016	18/09/2017	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECEASED TIKMARAM HARJIRAM CHAUDHARY,KANUDEVI TIMKARAM CHAUDHARY,MINOR LAXMI TIKMARAM CHAUDHARY,MINOR MANARAM TIKMARAM CHAUDHARY,MINOR BABULAL TIKMARAM CHAUDHARY,KALURAM DHAMARAM MALI	,DELETED,MR VISHAL C MEHTA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI
44597	FA/253/2016	12/02/2016	NIRAV MAHENDRAPRASAD UPADHYAY,	MR KH BAXI	NUPUR NIRAVKUMAR UPADHYAY D/O SHARADBHAI BHATT,MINOR DIVYA NIRAVKUMAR UPADHYAY	
44598	FA/256/2016	15/06/2016	MEGHA W/O AMIT PATEL,	MR NIRAV C SANGHAVI,MR.KISHAN PRAJAPATI,MR BHAVIK R SAMANI	AMIT S/O BHUPENDRABHAI PATEL,	MR MANAN A SHAH
44599	FA/257/2016	09/01/2019	ANSUYABEN NIRAJBHAI PATEL,	(MR JR DAVE),MR.VISHAL J DAVE	NIRAJBHAI CHHAGANBHAI PATEL,	(MR NIRAL R MEHTA),MR TANMAY B KARIA
44600	FA/262/2016	05/07/2016	ANKURKUMAR PRAVINKUMAR RAVAL,	MR.ALOK M THAKKAR,SHIVANG J RAMANI,NILAY V SUCHAK	KOMALBEN NARENDRABHAI TRIVEDI,	NOTICE SERVED,MR KEYUR A VYAS

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44601	FA/263/2016	15/02/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S M K PATEL COMPANY (ENGINEER AND CONTRACTOR),AMBALAL MULJIBHAI PATEL (DECEASED),KANUBHAI KANTILAL PATEL,RASIKBHAI KANTIBHAI PATEL,MAHENDRABHAI KANTIBHAI PATEL,DINESHBHAI KANTIBHAI PATEL,NARENDRABHAI KANTIBHAI PATEL	,MR.CHIRAG K SUKHWANI
44602	FA/267/2016	29/06/2016	ASHOKKUMAR SOMABHAI PARMAR,	MR SP MAJMUDAR,MR.KRUTARTH K PANDYA	RAVINABEN KHATUBHAI VANKER,	MR UM SHASTRI
44603	FA/268/2016	26/07/2017	RELIANCE GENERAL INSURANCE COMPANY LTD VADODARA,	MR VIBHUTI NANAVATI	CHANDUBHAI PETHABHAI LUHAR,IQBAL HAJI IBRAHIMBHAI MOTLANI,HEIRS OF DECD. RAMESHBHAI AMARSING RATHVA,KAILASHBEN RAMESHBHAI RATHVA,MINOR RAMJUBEN RAMESHBHAI RATHVA,MINOR ANIL RAMESHBHAI RATHVA,MINOR VIDYABEN RAMESHBHAI RATHVA,AMARSINGBHAI RAMABHAI RATHVA,SUGIBEN AMARSING RATHVA	,RULE SERVED,MR MOHSIN M HAKIM
44604	FA/271/2016	01/07/2016	RELIANCE GENERAL INSURANCE COMPANY LTD GANDHIDHAM,	MR VIBHUTI NANAVATI	BHALA ALA SIVRAJBHAI (GADHVI),NILKANTH CONCAST PVT LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIYA,NEW INDIA ASSURANCE CO. LTD.,RUBIRAI BHOLARAI KURMI,RITIKKUMAR BHOLARAI KURMI,ROSHANKUMAR BHOLARAI KURMI,VIBHAKUNVAR MEGHNRAI KURMI	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,(MR MAULIK J SHELAT)
44605	FA/272/2016	01/07/2016	RELIANCE GENERAL INSURANCE COMPANY LTD GANDHIDHAM,	MR VIBHUTI NANAVATI	BHALA ALA SIVRAJBHAI (GADHVI),NILKANTH CONCAST PVT LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIYA,NEW INDIA ASSURANCE CO. LTD.,RANJU DEVI WD/O AKHILESHKUMAR CHAMAR,MINOR - ANJALI D/O AKHILESHKUMAR CHAMAR,MINOR - ANU D/O AKHILESHKUMAR CHAMAR,MINOR - DIVAKAR S/O AKHILESHKUMAR CHAMAR,RAMDAT LAKHRAJ CHAMAR,SONIYADEVI W/O RAMDAT CHAMAR,RAJESHKUMAR RAMDATRAI CHAMAR	,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
44606	FA/276/2016	11/02/2016	GUJARAT RAJYA MARG PARIVAHAN NIGAM,	MRS VASAVDATTA BHATT	LEGAL HEIRS OF DECD. JASIBEN KANTIJI,KANTIJI BABAJI THAKOR,VISHALBHAI KANTIJI THAKOR,NIKUNJKUMAR KANTIJI THAKOR,RAMESHBHAI DAHYABHAI GOHIL,NODODA GELABHAI TRIKAMBHAI,NATIONAL INSURANCE COMPANY LTD.,DASHRATHLAL AMRUTLAL THAKKAR	
44607	FA/279/2016	08/03/2016	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)	SPECIAL LAND ACQUISITION OFFICER,JAGJEEVANBHAI MOTIBHAI RAMI	,MR SK PATEL
44608	FA/280/2016	13/02/2017	THE PROJECT MANAGER,	MR RR MARSHALL	HEIRS OF DECD.PATEL SOMABHAI DEVCHAND,PATEL DINESHBHAI SOMABHAI,PATEL GANDABHAI SOMABHAI,PATEL ARVINDBHAI SOMABHAI,SPL. LAND ACQ. OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
44609	FA/289/2016	18/03/2016	MAHESHBHAI SHANTILAL PATEL,	MR MANISH J PATEL	DINESHBHAI MULJIBHAI PATEL,RAMBHAI MALDEVBHAI VARU,PREMALBHAI SANJAYBHAI PATEL,PUNITKUMAR BABULAL SHAH,JAMNABEN D/O LATE NATHAJI DANAJI THAAKORE,KALIBEN D/O LATE NATHAJI DANAJI THAAKORE	
44610	FA/290/2016	20/06/2016	MAYANKBHAI MANGALDAS SHAH,	MR CB DASTOOR	MANISHABEN D/O JASHVANTLAL PATEL,	HCLS COMMITTEE,MS ANSUYA K MAKWANA
44611	FA/299/2016	27/12/2016	DEVANGI DIPAK PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44612	FA/300/2016	27/12/2016	DIPAK JASHVANTLAL PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44613	FA/302/2016	23/06/2016	VIRVIJAY CONSTRUCTION COMPANY,	MR AMAR N BHATT	STATE OF GUJARAT,	GOVERNMENT PLEADER

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44614	FA/303/2016	17/03/2016	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	DAHIBEN BABUBHAI WAGHRI,LAXMIBEN D/O BABUBHAI WAGHRI,KAMLABEN D/O BABUBHAI WAGHRI,BHARATKUMAR BABUBHAI WAGHRI,WAGHELA JITENDRAKUMAR BABUBHAI,WAGHELA RAMESHBHAI BABUBHAI,GOUMATBEN D/O BABUBHAI WAGHRI	MR. YOGENDRA THAKORE
44615	FA/309/2016	19/02/2016	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGABHAI LAVJIBHAI - SINCE DECEASED TH. HEIRS.,PATEL RUKHIBEN BHAGVANBHAI,PATEL PUJABHAI BHAGVANBHAI (SON),PATEL JAYANTIBHAI BHAGVANBHAI (SON),PATEL KANTIBHIA BHAGVANBHAI (SON)	
44616	FA/314/2016	03/08/2017	RELIANCE GENERAL INSURANCE COMPANY LTD, ANAND,	MR VIBHUTI NANAVATI	NARENDRASINH CHHATRASINH CHAUHAN,NATVARLAL DHULABHAI PATEL,SHARDABEN JETHABHAI BHOI	RULE SERVED
44617	FA/316/2016	14/07/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VASANTBHAI MOHANBHAI PANCHOLI,PRITESHKUMAR VASANTBHAI PANCHOLI,VIPULBHAI VASANTBHAI PANCHOLI,RAVINDRASINH BABUSINH RAJPUT	RULE SERVED,MR MTM HAKIM
44618	FA/317/2016	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	ABUBAKAR DAVJI BHULA,MOHAMMED MUSEJI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED,MS. KRUTI M SHAH
44619	FA/318/2016	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	ISUP ISMAIL PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	RULE SERVED,MS. KRUTI M SHAH
44620	FA/319/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	ISHWARBHAI PUNJABHAI SOLANKI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44621	FA/320/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	JIVANBHAI DHULABHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44622	FA/321/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	CHANDUBHAI KALABHAI SOLANKI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44623	FA/322/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	GULAMHUSAIN AHMADSHA DIWAN,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44624	FA/323/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	UDESANGBHAI MELABHAI PARMAR,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44625	FA/324/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	BHAGABHAI KANJIBHAI NATHTHU,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44626	FA/325/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	NARPATSINH NARSINHBHAI SINDHA,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44627	FA/326/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	PRATAPBHAI SHANKARBHAI SOLANKI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44628	FA/327/2016	23/02/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	SAVITABEN RANCHODBHAI SOLANKI,MANSANGBHAI RANCHODBHAI SOLANKI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,MR KM SHETH
44629	FA/328/2016	23/06/2016	GENERAL MANAGER PA,	MR RITURAJ M MEENA	AMBALAL RANCHODBHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	
44630	FA/329/2016	09/06/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DECEASED RAJESHBHAI DALSUKHBHAI PANCHAL,FALGUNIBEN RAJESHBHAI PANCHAL WD/O DECEASED RAJESHBHAI DALSUKHBHAI PANCHAL,RIDDHI RAJESHKUMAR PANCHAL,PARVA RAJESHKUMAR PANCHAL,VIRALBHAI MAHENDRABHAI SHAH	,NOTICE NOT RECD BACK,M B SHAH,G K VAGHANI
44631	FA/338/2016	15/09/2017	MINOR ISHABEN RANVIRSINH GOHIL THROUGH HER FATHER,	MR PRAVIN GONDALIYA	PRAVINSINH TAKHATSINH RATHOD,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	UNSERVED EXPIRED (R),MR RATHIN P RAVAL
44632	FA/343/2016	01/07/2016	NATIONAL INSURANCE COMPANY LTD. RAJKOT,	MR VIBHUTI NANAVATI	MEGHDAN VIJDAN GADHVI,PREMJI BHANJI KESRANI,HARSHABEN DINESHCHANDRA JOSHI,JATIN DINESHCHANDRA JOSHI,RAJAN DINESHCHANDRA JOSHI	,MR.HIREN M MODI
44633	FA/344/2016	06/04/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	MINOR - BHAVIKBHAI SURESHBHAI DABHI,GIRISHKUMAR JASHBHAI MEGHA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44634	FA/345/2016	12/12/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	LEGAL HEIRS FOR VALKUBEN PREMABHAI SODMIYA,JAYANTIBHAI PREMABHAI SODMIYA,SAGIR LALITABEN PREMABHAI SODMIYA,PREMJIBHAI ALIAS PREMA BACHUBHAI	,RULE SERVED,MR MEHUL S SHAH
44635	FA/346/2016	31/03/2016	DHARSHIBHAI SHAKRAJI MAKWANA,	MS TEJAL K SHAH	SPECIAL LANDACQUISITION OFFICER,DY.GENERAL PROJECT MANAGER	,MRS SUMAN KHARE,MR AKSHAT KHARE
44636	FA/348/2016	13/07/2016	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MOTIBHAI KURSHIBHAI DESAI - DECEASED THROUGH HEIRS GANGABEN MOTIBHAI,VISHAL MOTIBHAI DESAI,JAY MOTIBHAI DESAI,LILUBEN KURSHIBHAI DESAI,DINESHBHAI DHANRAJ GARG,	MR VN BHAMARE,MR VIVEK V BHAMARE,MS POOJA H HOTCHANDANI
44637	FA/358/2016	26/02/2016	M/S MAHAVIR INFRAENGINEERING PRIVATE LIMITED,	MR FEROZ H PATHAN	NIRAJKUMAR OMPRAKASH NARAYAN,O.G.N.G.C.L.,UNION OF INDIA	,MR MM SAIYED
44638	FA/359/2016	03/03/2016	EXECUTIVE ENGINEER,	MR DG CHAUHAN,RONAK D CHAUHAN	EXECUTIVE ENGINER,SPECIAL LAND ACQUISITION OFFICER,HARIJAN KHEMABHAI ALABHAI	
44639	FA/360/2016	03/03/2016	EXECUTIVE ENGINEER,	MR DG CHAUHAN,RONAK D CHAUHAN	EXECUTIVE ENGINEER,SPEICAL LAND ACQUISITION OFFICER,PARMAR TRIKAMBHAI KHUSHALBHAI	
44640	FA/365/2016	11/04/2016	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	PRAVINBHAI JAYANTIBHAI PATEL,ASHABEN PRAVINBHAI PATEL,ANKITABEN PRAVINBHAI PATEL,JAYANTIBHAI CHAGANBHAI PATEL	DECEASED LITIGANT,CHINTAN U PATEL
44641	FA/366/2016	13/07/2016	DILIPBHAI JOITARAM PATEL,RAMESHBHAI SHANABHAI PATEL,GHANSHYAMBHAI AMBALAL PATEL	MR SP MAJMUDAR,AAYOG Y DOSHI	HEIRS OF DECD. RATILAL MAGANLAL,AMBABEN RATILAL,ASHOKBHAI RAMBHAI SUTHAR,CHETANABEN RAMBHAI SUTHAR,HITESHBHAI RAMBHAI SUTHAR,PRAHLADBHAI RATILAL SUTHAR,SURESHBHAI RATILAL SUTHAR,LALJIBHAI RATILAL SUTHAR,BHAVNABEN RATILAL SUTHAR,RAMILABEN RATILAL SUTHAR	,MR. MAHITOSH U SINGH,MR. MH SHEKHAWAT
44642	FA/370/2016	26/02/2016	PATEL HANSABEN WD/O PATEL AMRUTBHAI RANCHHODBHAI,PATEL ARTIBEN AMRUTBHAI	MR EE SAIYED	PATEL PARESHABEN WD/O PATEL AMRUTBHAI RANCHHODBHAI,PATEL JIGARKUMAR AMRUTBHAI	
44643	FA/372/2016	02/03/2016	VIMALKUMAR RAJESHBHAI PATEL,JAGRUTIBEN RAJESHBHAI PATEL	MR. SAHIL M SHAH	.,	
44644	FA/373/2016	08/04/2017	GEORGEBHAI JHONSONBHAI CHRISTIAN,NEELABEN GEORGEBHAI CHRISTIAN,MINOR RECHALBEN GEORGEBHAI CHRISTIAN	MR VAIBHAV N SHETH	RAJUBHAI RAMDEBHAI GOHEL,RAMDEBHAI HARDASBHAI KESHWALA,ORIENTAL INSURANCE COMPANY LTD,SARFARAJKHAN RAHEMATKHAN PATHAN	RULE SERVED,MR MITESH L RANGRAS
44645	FA/376/2016	11/06/2016	KAMODIBEN KASNABHAI RATHOD,	MR VA MANSURI,MR. SABIR B SAIYYAD	NARESHBHAI DEVABHAI RATHOD,DILIPKUMAR TEJKARAN CHHAJAD,ORIENTAL INSURANCEC OMPANY LIMITED	RULE SERVED,MR MITESH L RANGRAS
44646	FA/384/2016	03/10/2018	HEMENDRASINH MANSINH JADAV,	MR. HEMAL SHAH	SANJAYBHAI GOVINDBHAI DABHI,UNITED INDIA INS. CO. LTD,MASARIBHAI RAMDEVBHAI MER,MANDABHAI MASARIBHAI MER,PRATAPBHAI MASARIBHAI MER,ORIENTAL INSURANCE CP LTD	,RULE SERVED,MS KARUNA V RAHEVAR,SHARMISHTA A DAVE
44647	FA/403/2016	01/04/2016	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	CHANABHAI BHIKHABHAI BATHWAR,COMMISSIONER	
44648	FA/407/2016	29/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RITABEN YOGNPRASAD UPADHYAY,AASUTOSHBHAI YOGNPRASAD UPADHYAY,VASUMATIBEN GUNVANTRAY UPADHYAY (DELETED VIDE EXH.51),KANUBHAI VALAMBHAI VYAS,JANAKSINH ALIAS DUNGARBHAI FULAJIBHAI DODIYA,FULJIBHAI LAKHUBHAI DODIYA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	

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44649	FA/409/2016	22/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	MALLIKA JITENDRABHAI SURTI,RAMSINH JAWALSINH PATELIYA,MITESH HARSHADBHAI PATEL,BRIJESH H PATEL,ARUNKUMAR AMBALAL PATEL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	
44650	FA/410/2016	19/12/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	BRIJESH H PATEL,RAMSINH JAWALSINH PATELIYA,MITESH HARSHADBHAI PATEL,ARUNKUMAR AMBALAL PATEL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	DELETED,DS AFF.NOT FILED (R),MR.HIREN M MODI
44651	FA/414/2016	02/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KANAKBEN WD/O NIPENBHAI PRAMANIK,GAUTAM NIPENBHAI PRAMANIK,RAIJIBHAI PRABHATBHAI VAGHELA,VIPULKUMAR BALDEVPRASAD JOSHI	RULE SERVED,MR H M SHAH,MR KUNAL S SHAH
44652	FA/421/2016	15/10/2018	RASIKBHAI RATILAL PATEL,PARAGIBEN RASIKBHAI PATEL,PINKALKUMAR RASIKBHAI PATEL	(MR PARESH M DARJI)	JOGABHAI DEVABHAI BHARVAD,BATHABHAI DEVABHAI BHARVAD,RELIANCE GENERAL INSURANCE COMPANY LTD	ABATED,RULE SERVED,MR VIBHUTI NANAVATI
44653	FA/423/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	BAKULBHAI MATHURBHAI,BHAILALBHAI MATHURBHAI SINCE DECEASED, THRU HIS HEIRS AND LEGAL REPRESENTATIVES,SHARDABEN WD/O BHAILALBHAI MATHURBHAI (DELETED),RAMSINGHBHAI BHAILALBHAI,DHARMENDRABHAI BHAILALBHAI,SHAKUNTALABEN SURESHBHAI,STATE OF GUJARAT	
44654	FA/424/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	CHHOTABHAI KHODABHAI SINCE DECEASED, THROUGH HIS HEIRS AND LEGAL REPRESENTATIVES,KASHIBEN WD/O CHHOTABHAI KHODABHAI (DELETED AS EXPIRED ON 3.4.1979,BHAGWANBHAI CHHOTABHAI (DELETED AS EXPIRED ON 21.4.2003) THRU-L/R,FATESINH CHHOTABHAI SOLANKI SINCE DECEASED THRU HIS L/R,KANTABEN CHHOTABHAI,DHANABHAI CHHOTABHAI,CHANDUBHAI CHHOTABHAI,KANTABEN CHHOTABHAI,SHARDABEN CHHOTABHAI,LAXMIBEN CHHOTABHAI,DINESHBHAI CHHOTABHAI SINCE DECEASED THRU HIS L/R,SHAMIBEN CHHOTABHAI,DIPAKBHAI CHHOTABHAI,KANTABEN, WD/O BHAGWANBHAI CHHOTABHAI (DELETED AS EXPIRED ON 14.9.2011),RAMESHBHAI BHAGWANBHAI,KOKILABEN BHAGWANBHAI SOLANKI,SUMITRABEN BHAGAWANBHAI SOLANKI,GITABEN BHAGWANBHAI SOLANKI,HARIYABEN WD/O FATESINH CHHOTABHAI,KAPILABEN FATESINH CHHOTABHAI,MAHESHBHAI FATESINH CHHOTABHAI,RAKESHBHAI FATESINH CHHOTABHAI,PINTUBEN FATESINH CHHOTABHAI,SUMITRABEN DINESHBHAI SOLANKI,STATE OF GUJARAT	
44655	FA/425/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	RAMCHANDRA RANCHHODBHAI BAROT SINCE DECEASED THRU HIS L/R,KASHIBEN WIDOW OF RAMCHANDRA BAROT SINCE DECEASED,DELETED,KAILASHBEN RAMCHANDRA BAROT,HARIKRUSHNA RAMCHANDRA BAROT,SURESHBHAI RAMCHANDRA BAROT,MAHESHBHAI RAMCHANDRA BAROT,STATE OF GUJARAT	

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44656	FA/426/2016	04/05/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	UMJABEN WD/O DHULABAHI SHABHAI SINCE DECEASED THRU-L/R,RUPSING (RAISING) DHULABHAI GOHIL SINCE DECASED , THRU HIS L/R,BAIJIBEN WD/O RUPSING GOHIL,MAHESHBHAI RUPSING GOHIL,VILASBEN RUPSING GOHIL,KAPILABEN RUPSING GOHIL,KAMLABEN RUPSING GOHIL,RUPSING (RAISING) DHULABHAI SINCE DECEASED THRU HIS L/R,BAIJIBEN WD/O RUPSING GOHIL,MAHESHBHAI RUPSING GOHIL,VILASBEN RUPSING GOHIL,KAPILABEN RUPSING GOHIL,KAMLABEN RUPSING GOHIL,HARMANBHAI DHULABHAI,STATE OF GUJARAT	,RULE SERVED,MR TRILOK J PATEL
44657	FA/427/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	KAMLABEN WD/O SHANKARBHAI,NARMADABEN SHANABHAI,STATE OF GUJARAT	
44658	FA/428/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	MANGALBHAI MANIBHAI SOLANKI SINCE DECEASED THRU HIS L/R,RUKHIBEN WD/O MANGALBHAI SOLANKI DELETED SINCE DECEASED.(EXPIRED ON 5.10.2011),GEMALBHAI MANGALBHAI SOLANKI,HEMANTBHAI MANGALBHAI SOLANKI SINCE DECEASED THRU HIS L/R,SHARDABEN WD/O HEMANTBHAI SOLANKI,GOPALBHAI HEMANTBHAI SOLANKI,MUKESHBHAI HEMANTBHAI SOLANKI,RAMANBHAI CHUNILAL SOLANKI SINCE DECEASED THROUGH HIS L/R,SHANTABEN WD/O RAMANBHAI SOLANKI,AJITBHAI RAMANBHAI SOLANKI,NATWARBHAI RAMANBHAI SOLANKI,SUMITRABEN RAMANBHAI SOLANKI,DAHYABHAI AMBALAL SOLANKI,STATE OF GUJARAT	
44659	FA/429/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	BHIKHABHAI BODHABHAI,KALABHAI BODHABHAI (KALIDAS ISHWARBHAI) SOLANKI SINCE DECEASED, THRU HIS L/R,JADABEN WD/O KALIDAS SOLANKI,RAMESHBAHI KALIDAS SOLANKI,BABUBHAI KALIDAS SOLANKI,MANJULABEN KALIDAS SOLANKI,SHANABHAI BODHABHAI,STATE OF GUJARAT	
44660	FA/430/2016	04/03/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	RANCHHODBHAI MANGABHAI SINCE DECEASED THRU HIS L/R,KAMLABEN WD/O RANCHHODBHAI DELETED AS EXPIRED ON 4.11.2005,JASODABEN RANCHHODBHAI,MANJULABEN RANCHHODBHAI,RAJUBHAI RANCHHODBHAI,MANUBHAI RANCHHODBHAI,ARVINDBHAI RANCHHODBHAI,STATE OF GUJARAT	
44661	FA/431/2016	04/05/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	BALUBEN PRABHATBHAI,STATE OF GUJARAT	RULE SERVED,MR TRILOK J PATEL
44662	FA/432/2016	04/05/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	HIRABEN WD/O BHIKHABHAI DHULABHAI SINCE DECEASED THRU HER L/R,SHANUBEN BHIKHABHAI DHULABHAI,SAMJUBEN BHIKHABHAI,STATE OF GUJARAT	,RULE SERVED,MR TRILOK J PATEL
44663	FA/433/2016	04/05/2016	SPECIAL LAND ACQUISITION OFFICER,	MR YN RAVANI	RAMANBHAI BHAILALBHAI JANI SINCE DECEASED, THRU HIS L/R,PUSHPABEN RAMANBHAI,VIJAYBHAI RAMANBHAI,NARESHBHAI RAMANBHAI,STATE OF GUJARAT	,RULE SERVED,MR TRILOK J PATEL
44664	FA/434/2016	21/03/2016	SINDHI RATANBAI AMEENBHAI,SINDHI SHAREEFKHAN AMEENKHAN,SINDHI JAANMOHAMMED AMEENKHAN,SINDHI ISMAILKHAN AMEENKHAN,SINDHI IQBALMOHAMMED AMMENKHAN	MR NASIR SAIYED	STATE OF GUJARAT,DANUMAL FOTUMAL BHIMANI,DEPUTY MAMLATDAR,MAMLATDAR -DEESA	
44665	FA/435/2016	10/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ARVINDBHAI SHANABHAI PARMAR,VIJAYBAHADUR VISHVANATH PAL,KULDEEPSINH AJITSINH SINDH,ASIFBHAI USHMANBHAI BIN GULAMABI VORA	

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44666	FA/437/2016	08/06/2016	RAMESHBHAI DAHYABHAI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	JAYESHBHAI MAGANBHAI PATEL,VAJUBHAI SOMABHAI BARIYA,JAISUKHBHAI VIRAJIBHAI DESAI,DEVSHIBHAI VASHRAMBHAI DESAI,KADVABHAI JADAVBHAI PATEL,MUKESHBHAI BALVANTBHAI PATEL,NAYANKUMAR BALVANTBHAI PATEL,MAGANBHAI DAHYABHAI PATEL,LUVJIBHAI DUNGARBHAI DALIYA,JAYANTIBHAI VIRJIBHAI BABRIYA	,MR AB MUNSHI
44667	FA/440/2016	22/06/2016	CHHIMIBEN D/O LALABHAI NANABHAI AND WD/O PREMABHAI VIRJIBHAI,RAKESHBHAI PREMABHAI	MR VIRAL K SALOT	PUSHPABEN WD/O RAMDAS KANJIBHAI,YOGESHBHAI RAMDAS,BHAVNABEN RAMDAS,SUNILBHAI RAMDAS,MAHESHBHAI RAMDAS,MOHANBHAI RAMJIBHAI,JATIN THAKORBHAI PATEL	MR DHAVAL D VYAS,MR MANAN A SHAH
44668	FA/441/2016	27/01/2017	AVALBEN GOVINDBHAI RABARI,	MR MA PAREKH	PATEL NARANBHAI LEGHABHAI,PATEL NARSHINHBHAI NARANBHAI,PATEL MALINKUMAR NARANBHAI,PATEL PRAVINBHAI NARANBHAI,KESHAVLAL NARABHAI PATEL	
44669	FA/442/2016	08/03/2016	INDIAN OIL CORPORATION LTD,	(MRS MAUNA M BHATT)	SPECIAL LAND ACQUISITION OFFICER,LEGAL HEIRS OF DECEASED - BHAILALBHAI MOTIBHAI RAMI,PUSHPABEN BHAILALBHAI RAMI,JITENDRABHAI BHAILALBHAI RAMI,NAGINBHAI BHAILALBHAI RAMI	,MR SK PATEL
44670	FA/443/2016	11/07/2018	AMRIBEN D/O DALABHAI PARGI W/O BABUBHAI NANJIBHAI BHAGORA,	JUCKY LUCKY CHAN	BABUBHAI NANJIBHAI BHAGORA,	MR M D RAHEVAR
44671	FA/445/2016	27/04/2017	EXECUTIVE ENGINEER AND DY.GENERAL MANAGER,	MR RITURAJ M MEENA	GABHAJISOMAJI LEGAL HEIRS OF SOMAJI SENDHAJI,DY.COLLECTOR AND SPL.LAQ OFFICER	,MR YATIN SONI,MR HITESH B PATEL
44672	FA/447/2016	15/07/2016	DAKSHABA VELUBHA VALA,	JAIVIK UDAY BHATT,MILAN R MARUTI	VELUBHA BHARATSINH VALA,	MR SP KOTIA
44673	FA/448/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL AMRATBHAI NAGARBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR AV PRAJAPATI
44674	FA/449/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL BABUBHAI CHATURBHAI MOHANDAS,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,J K GANDHI
44675	FA/454/2016	24/08/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	LILABEN JADAVBHAI ZAPADIA,DINESHBHAI JADAVBHAI ZAPADIA,SANJAYBHAI JADAVBHAI ZAPADIA,MENANDBHAI BHANABHAI CHAVDA,VINESH KANTILAL VYAS	RULE SERVED,(MR RM PARMAR),HCLS COMMITTEE
44676	FA/456/2016	27/07/2016	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SUSHILABEN WD/O ASHOKBHAI RAMLAL YADAV,SHAILESHKUMAR (MINOR) ASHOKBHAI YADAV,SANDIPBHAI (MINOR) ASHOKBHAI YADAV,RAJESH PADMAKAR KELKARNI,SAURABH INDUSTRIAL ENTERPRISE - PROPRIETOR BHAVANIPRAKASH HIRANI	,MR MTM HAKIM
44677	FA/457/2016	12/04/2016	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. LACIBEN @ LAKSHMIBEN BHALAJI,BHALAJI RAGHUJI THAKOR,KIRANSINH @ VINODSINH BHALAJI,DIPAKKUMAR BHALAJI THAKOR,THAKOR VALSANGH BADARSANGH	
44678	FA/458/2016	12/04/2016	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. MELAJI SOMAJI THAKOR,LASIBEN SOMAJI THAKOR,SOMAJI RAGHUJI THAKOR,THAKOR VALSANGH BADARSANGH	
44679	FA/459/2016	20/09/2018	GANGABEN JASHUBHAI RATHWA,MINOR - PIYUSH JASUBHAI RATHWA,MINOR - RASHMIKA JASUBHAI RATHWA,NAYAKIBEN NAYAKABHAI RATHWA,AMUBHAI NAYAKABHAI RATHWA	MR MOHSIN M HAKIM	MAHESHKUMAR @ KALIYA S/O RAMNIVAS YADAV,BAJRANG KESHURAM SHARMA,CHOLAMANDALAM GENERAL INSURANCE CO. LTD.	RULE UNSERVED,MR VIBHUTI NANAVATI

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44680	FA/461/2016	13/04/2016	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. ASWINGIRI SHANAGIRI GOSWAMI,PARVATIBEN ASWINGIRI GOSWAMI,VAISHALIBEN ASWINGIRI GOSWAMI,HINALBEN ASWINGIRI GOSWAMI,VIRALBHAI ASWINGIRI GOSWAMI,INDIRABEN SHANAGIRI GOSWAMI,BALWANTGIRI SHANABHAI GOSWAMI,SHANABHAI RANCHHODBHAI PATEL	
44681	FA/464/2016	24/08/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	GAURISHANKARBHAI BHAGVANJIBHAI CHAV,BALVANTBHAI BHAGVANJIBHAI CHAV,UNITED INDIA INSURANCE COMPANY LIMITED.,MANSUKHBHAI BHANABHAI VAGHELA	RULE SERVED,MS NAYANA V PANCHAL,HCLS COMMITTEE
44682	FA/465/2016	24/08/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	JAGJIVANBHAI SHIVLALBHAI CHAV,BALVANTBHAI BHAGVANJIBHAI CHAV,UNITED INDIA INSURANCE COMPANY LIMITED.,MANSUKHBHAI BHANABHAI VAGHELA	RULE NOT RECD BACK,RULE SERVED,MS NAYANA V PANCHAL,HCLS COMMITTEE
44683	FA/468/2016	01/07/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	JAYSHREEBEN SUBHASHBHAI BHGOSLE,(THEN MINOR) ANISHABEN SUBHASHBHAI,(THEN MINOR) DINISHABEN SUBHASHBHAI,(THEN MINOR) SANDEEPKUMAR SUBHASHBHAI, (THEN MINOR) PRADIPBHAI SUBHASHBHAI	MR AMIT C NANAVATI
44684	FA/469/2016	25/07/2016	MANGALABEN NATHABHAI PATEL,	MR TATTVAM K PATEL	LAKHUBHAI LADHABHAI PATEL,JAYANTIBHAI LALJIBHAI PATEL	MR VISHAL C MEHTA
44685	FA/471/2016	28/07/2016	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	NATVARBHAI MAGANBHAI RAVAL,BHOGILAL KANTILAL DEVDA,THAKORE ODHARJI BHIKHAJI SINCE DECE.,DAHIBEN WD/O. ODHARJI B. THAKORE,ROHIT S/O. ODHARJI B. THAKORE,KISHAN S/O. ODHARJI B. THAKORE,ARTI D/O. ODHARJI B. THAKORE,THAKORE BHIKHAJI KALUJI	NOTICE NOT RECD BACK,NOTICE SERVED,MR.HIREN M MODI
44686	FA/472/2016	27/08/2018	CHANDUBHAI CHHIBUBHAI PATEL,	MR SHAKEEL A QURESHI	ARVINDBHAI CHHIBUBHAI PATEL,ASHOKBHAI CHHIBUBHAI PATEL	MR ADIL R MIRZA
44687	FA/475/2016	22/06/2016	ASHOKBHAI THAKORBHAI PARMAR,DIPAKBHAI THAKORBHAI PARMAR	MR DHIRAJ M PATEL,MR MAULIK R SHAH	UTTAMBHAI JAVANMAL SHAH,JAGUBHAI NARANBHAI,BHAGUBHAI NARANBHAI,GOPALBHAI VITTHALBHAI PATEL,BHAGUBHAI NAROTTAMBHAI PATEL,HEIRS OF DECD. THAKORBHAI DAYARAMBHAI PATEL,PUNITBHAI THAKORBHAI PATEL,MAHESHBHAI THAKORBHAI PATEL,SANGITABEN THAKORBHAI PATEL,RAMILABEN THAKORBHAI PATEL,PUSHPABEN THAKORBHAI PATEL,JASHVANTI SYNTHETICS PVT LTD.,KRUTIKA TEXTILE MILLS PVT LTD,,ANKUR FABRICS AND CONSTRUCTION PVT LTD.,HETAL HART SILK PROCESSERS PVT LTD,JASHVANTIBEN WD/O THAKORBHAI MANCHHABHAI PATEL,KRUTIKABEN THAKORBHAI PATEL,ANKUR THAKORBHAI PATEL,BHAVANBHAI CHHAGANBHAI GOTI,HEIRS OF DECD. GORDHANBHAI DEVRAJBHAI PATEL (JASOLIYA),SAVITABEN WD/O GORDHANBHAI DEVRAJBHAI PATEL,MANISHABEN D/O GORDHANBHAI DEVRAJBHAI PATEL,NIRUPAMBHAI GORDHANBHAI PATEL,NILESHBHAI GORDHANBHAI PATEL,JAMNABEN HIRABHAI PATEL,UMABEN D/O THAKORBHAI VALLABHBHAI PARMAR,RAMIBEN WD/O THAKORBHAI VALLABHBHAI PARMAR	,MR VIBHUTI NANAVATI,MR MANAN A SHAH
44688	FA/483/2016	07/02/2017	PRASHANT TRANSPORT,	MR SUBRAMANIAM IYER	ASSISTANT DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,RECOVERY OFFICER, EMPLOYEES STATE INSURANCE CORPORATION	MR SHASHIKANT S GADE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44689	FA/489/2016	15/06/2016	BHARATBHAI BABUBHAI VACHHETA,GOPALBHAI BABUBHAI VACHHETA,BABUBHAI HIRALAL VACHHETA	MR KV SHELAT	RAJENDRABHAI BABULAL VACHHETA,LALITBHAI BABULAL VACHHETA,SURESH BABUBHAI VACHHETA	MR ASIT B JOSHI,MR BHARAT BHAVSAR,MR. R.D.KINARIWALA,MS. KITTY S MEHTA
44690	FA/491/2016	19/04/2016	AKASHBHAI ISHWARBHAI DESAI,	MR. YOGENDRA THAKORE	SANJAYBHAI NATHUBHAI DESAI,	SERVED BY AFFIX. (R),DS AFF.NOT FILED (R)
44691	FA/493/2016	16/03/2016	NAYNABEN JAGJITSINH ZALA,	MR ASHISH M DAGLI	.,	
44692	FA/494/2016	05/08/2016	LEGAL HEIRS & REPRESENTATION OF DECEASED FIROJBHAI @ HAFIJBHAI USMANBHAI,LEGAL HEIRS & REPRESENTATION OF DECEASED FIROJBHAI @ HAFIJBHAI USMANBHAI	MR JV JAPEE	DELETED,MOHAMMED SALIM A. MEMON,ORIENTAL INSURANCE CO.	,RULE SERVED,MS KARUNA V RAHEVAR
44693	FA/495/2016	20/02/2017	MAHESHBHAI AMICHANDBHAI PATEL,CHAITALIBEN MAHESHBHAI PATEL,MINOR DISHABEN MAHESHBHAI PATEL (THROUGH PETI. NO. 1)	MR JV JAPEE	DHANANJAY SHARADCHANDRA,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
44694	FA/504/2016	22/04/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	JITENDRABHAI GOVINDBHAI SEJU,KETANBHAI RAMNIKLAL THAKRAL (LOHANA)	,MR.TARANJIT K WADHWA
44695	FA/505/2016	12/09/2016	L AND T GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ANUBHAI SANJAYBHAI SINGH,DELETED BY THE CLAIMANTS,VIRENDRA HIRALAL GARG,SHRIRAM GENERAL INSURANCE COMPANY LIMITED,R S AAGVAN,NEW INDIA ASSURANCE COMPANY LIMITED,PRABHATGIRI ISHWARGIRI,NISHABEN PRABHATGIRI GOSWAMI,JAYRAJGIRI PRABHATGIRI GOSWAMI MINOR THRO' NISHABEN PRABHATGIRI GOSWAMI,PRAKASHGIRI PRABHATGIRI GOSWAMI MINOR THRO' NISHABEN PRABHATGIRI GOSWAMI,BHUKIBEN PRABHATGIRI GOSWAMI MINOR THRO' NISHABEN PRABHATGIRI GOSWAMI	,RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL,MR R G DWIVEDI
44696	FA/506/2016	13/06/2016	ORIENTAL INSURANCE CO LTD,	MR R G DWIVEDI	MOHANBHAI HIRABHAI BARIYA,SUNILBHAI KIRITBHAI PATEL	RULE SERVED
44697	FA/507/2016	27/12/2016	NARMADABEN MANEKLAL PANCHAL SINCE DECD. THROUGH LEGAL HEIR PRAMILABEN RANCHHODLAL PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44698	FA/508/2016	27/12/2016	RAJESH KANTILAL PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44699	FA/509/2016	27/12/2016	SMITA RAJESH PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44700	FA/510/2016	27/12/2016	DEEPAK JITMAL SHAH,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44701	FA/511/2016	27/12/2016	PUSHPA DEEPAK SHAH,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44702	FA/512/2016	27/12/2016	DIPAK JASHVANTLAL PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	
44703	FA/513/2016	27/12/2016	DEVANGI DIPAK PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44704	FA/514/2016	27/12/2016	PREMILABEN RANCHHODLAL PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44705	FA/515/2016	27/12/2016	RANCHHODLAL NANALAL PANCHAL SINCE DECD. THROUGH DEVANGIBEN DIPAKBHAI PANCHAL,	MR NM KAPADIA	DEPUTY DIRECTOR,ADJUDICATING AUTHORITY,REGISTRAR	,MR DEVANG VYAS
44706	FA/516/2016	04/09/2018	UNION OF INDIA,	MS ARCHANA U AMIN	SHREYA SATISHBHAI BHAVSAR,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
44707	FA/518/2016	22/11/2018	UNION OF INDIA,	MS ARCHANA U AMIN	CHARANDEVI PURANSINH KUSWAHA (MOTHER OF DECD.),	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
44708	FA/519/2016	25/02/2020	HARSH HASMUKHBHAI DAVE,	MR. YOGENDRA THAKORE	ZALA SHIVUJI MADHUJI,DHARMABHAI NAROTTAMBHAI PATEL(OWNER OF THE JEEP NO.24-A 9630),NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MR DAKSHESH MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44709	FA/521/2016	24/09/2018	GAURISHANKAR BALDEVBHAI SHRIMALI,MAYURBHAI GAURISHANKAR SHRIMALI - MINOR,NISHABEN GAURISHANKAR SHRIMALI - MINOR	MR HEMANT S SHAH	BABUBHAI MADHAVBHAI PRAJAPATI,SHARDABEN BABUBHAI PRAJAPATI,SANDIPBHAI BAUBHAI PRAJAPATI,ICICI LOMBARD GENERAL INSURANCE CO LTD	DS AFF.NOT FILED (R),MR DHAVAL R CHAUHAN,MR NIKUNT K RAVAL,NABIL O BLOCH
44710	FA/522/2016	21/03/2016	MONGHIBEN GABHARUBHAI MAKWANA,	MR Y J PATEL	HASHAMUKH CHIMAN (OWNER),ORIENTAL INSURANCE COMPANY LTD,OSHMAN NATHU MANSURI	,MR VC THOMAS
44711	FA/524/2016	22/03/2016	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VIKRAMGAR JAGATGAR GOSWAMI,HARSANGBHAI KHETABHAI HARIJAN,PIRABHAI AJMALBHAI PRAJAPATI	
44712	FA/527/2016	02/11/2017	LALJIBHAI CHATURBHAI MER,CHHAGANBHAI JIVABHAI PARALIYA,KALUBHAI RUPABHAI DABHI,KANAKBEN BIJALBHAI SAPARA,LABHUBEN SURSANGBHAI BHUBHANI,JITENDRABHAI ABHUBHAI MITHAPARA,AYARAMBHAI JINABHAI GONDALIYA,KOLI KALUBHAI MAYURBHAI,PATEL KAMSHIBHAI VIRJIBHAI,DHIRUBHAI MANJIBHAI SHAIKH,ABUBHAI POPATBHAI JAMOD,KESHUBHAI CHHAGANBHAI GOHIL,INDUBEN LAXMANBHAI GOHIL,KANJIBHAI RANCHHODBHAI BAVALIYA,KANTUBEN DHANJIBHAI MER,LILABEN JAGMALBHAI DHORIYA,VANRAJBHAI SAVSHIBHAI KALIYA,KESHUBHAI AJUBHAI BAVALIYA,JAYESHBHAI VITTHALBHAI JADAV,FULJIBHAI RAMUBHAI SINDHRAKIYA,MERUBHAI PRABHUBHAI SABALIYA,BHUBHANI MAJULABEN RANCHODBHAI,DEVRAJBHAI RAMJIBHAI DHORIYA,AVALBEN RAGHAVBHAI VAGHELA,MER DINESHBHAI DAHYABHAI,SORATHIYA SUKHBHAI BACHUBHAI,DANUBHAI GAFURBHAI,KAMUBEN VINODBHAI PANDIT,JORUBHAI DHIRUBHAI GOHIL	MR. D. P. KINARIWALA	PARAM PUJYA LAXMANBHAI DADANU SAMADHI STHAN,TALATI CUM MANTRI,CHARITY COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,THAKKAR AND PAHWA ADVOCATES
44713	FA/530/2016	12/09/2018	BAPALASINH MAHOBATSINH GOHIL,	MR.HIREN M MODI	KETANGIRI KANTIGIRI GOSWAMI [DELETED],GIRIRAJSINH BABUBHA JADEJA,UNITED INDIA INSURANCE COMPANY LIMITED.	DELETED,RULE SERVED,MR RATHIN P RAVAL
44714	FA/544/2016	12/12/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	ADITI S RAOL	RAJESHBHAI MOHANBHAI CHAVADA KOLI,NITUBEN RAJESHBHAI CHAVADA KOLI,SIDDIQBHAI ISHAQBHAI JESAPARA,RELIANCE GENERAL INSURANCE COMPANY LTD,VIJAYBHAI JAGDISHBHAI RATHOD	RULE SERVED,MR SANDIP M PATEL,MR. HEMAL SHAH
44715	FA/546/2016	23/12/2016	BHARUCH DISTRICT CENTRAL COOPERATIVE BANK LTD.,	MR SANJAY A MEHTA	BHARUCH NAGARPALIKA (COOPERATIVE BODY),	MR MEHUL SHARAD SHAH
44716	FA/547/2016	26/07/2016	IVRCL LIMITED,	MR AS VAKIL	ALKOR PETROO LIMITED,GUJARAT STATE PETROLEUM CORPORATION LIMITED	MR ASPI M KAPADIA,BHARGAV KARIA & ASSO
44717	FA/548/2016	26/07/2016	IVRCL LIMITED,	MR AS VAKIL	ALKOR PETROO LIMITED,GUJARAT STATE PETROLEUM CORPORATION LIMITED	MR ASPI M KAPADIA,BHARGAV KARIA & ASSO
44718	FA/551/2016	26/07/2016	ALKOR PETROO LIMITED,	BHARGAV KARIA & ASSO	GUJARAT STATE PETROLEUM CORPORATION LIMITED,IVRCL LIMITED	,MR ASPI M KAPADIA
44719	FA/552/2016	26/07/2016	ALKOR PETROO LIMITED,	BHARGAV KARIA & ASSO	GUJARAT STATE PETROLEUM CORPORATION LIMITED,IVRCL LIMITED	,MR ASPI M KAPADIA
44720	FA/554/2016	08/10/2018	SAURASHTRA UNIVERSITY,	MR AR THACKER	HEIRS AND DEPENDENTS OF DECD. LALITBHAI MITHWBHAI GOHEL,RANJANBEN LALITBHAI GOHEL,DIPAKBHAI LALITBHAI GOHEL,MANISHBHAI LALITBHAI GOHEL,PRAGNABEN LALITBHAI GOHEL,KALPESHBHAI LALITBHAI GOHEL,M/S. UNITED SECURITY ORGANISERS PVT LTD,COMMISSIONER, WORKMENS' COMPENSATION AND LABOUR COURT	,NOTICE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44721	FA/555/2016	30/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUSABHAI ADAMBHAI KHATKI,BASIRBHAI GULABBHAI KURESHI,MEHBUBBHAI AADAMBHAI MAMANI	
44722	FA/556/2016	31/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NATVARLAL MOHANLAL BAMANIA,ALARAKHA MAMAD GOSWAMI,SHANTAGIRI HARIGIRI GOSWAMI	
44723	FA/557/2016	30/03/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	AJAYBHAI JAYANTILAL SHAH,VITTHALBHAI CHHAGANBHAI PARMAR,RAJESHBHAI G PRAJAPATI,MOHANSINH BHAVAESINH RAJPUT,BHAGIRATHPRASAD RAMESHWAR PAL	,SANJANA B DAVE
44724	FA/575/2016	31/03/2016	VIJAYBHAI UDAJI @ UDESINH - MINOR,JAGDISH @ JIGNESHBHAI UDAJI @ UDESINH - MINOR,VINABEN @ VINABEN WD/O UDAJI RANCHHODJI PARMAR	MR ASHWIN V BHATT	.....,	
44725	FA/577/2016	17/06/2016	UJIBEN D/O RAMTUJI GHELAJI,RAMESHBHAI SIDDHRAJBHAI THAKOR	MR RAMNANDAN SINGH	HELI CO-OPERATIVE SOCIETY LTD.,SHARAD CHANDUBHAI PATEL,GOYAL AND COMPANY (CONSTRUCTION) PVT LTD.	MR SUNIL S JOSHI,J B BRAHMBHATT
44726	FA/583/2016	05/10/2018	NAGARSINH JAISINH BARIA (PATELIA),	MR. HEMAL SHAH	JOGENDERRAM SARAN WALIA -(DELETED),KUSUM KHOSLA W/O PAVANKUMAR KHOSLA,THE ORIENTAL INSURANCE CO.LTD	,DELETED,MR MITESH L RANGRAS
44727	FA/584/2016	01/04/2016	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HARESHBHAI KALABHAI GAREJA,M/S R K ICE AND COLD STORAGE THORUGH RATILAL NARSIBHAI KHETARPAR,MAHAMAD HUSHEIN ALLARAKHA,DAUD ISHABHAI BOKHDA,HASAMBHAI GOVALSARI-DECD.,HANIFBHAI HASAMBHAI,YUSUFBHAI HASAMBHAI,AKBARBHAI HASAMBHAI,HAJRABEN HASAMBHAI,ABDULBHAI HASAMBHAI,ZENAMBEN HASAMBHAI	,HCLS COMMITTEE,MR.VINOD C THAKER
44728	FA/585/2016	22/06/2016	KIRITBHAI AMRATLAL AGRAVAT,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	MINAKUMARI W/O KIRITBHAI AGRAVAT AND D/O NARHARIPRASAD PANDYA,	MR. MN MARFATIA
44729	FA/603/2016	26/04/2016	RAMIBEN NARANBHAI PARMAR,HEMLATABEN NARANBHAI,CHNADANBEN NARANBHAI PARMAR W/O ANILBHAI	MR. HARDEEP L MAHIDA,MR D V KANSARA	KHUSHALBHAI NARANBHAI PARMAR,LAKSHMIBEN NARANBHAI PARMAR,HANSABEN NARANBHAI PARMAR,BABUBHAI NARANBHAI PARMAR,ISHVARBHAI NARANBHAI PARMAR,SUBHASHBHAI NARANBHAI PARMAR,RAJNIBHAI JIVRAJBHAI DESAI	
44730	FA/604/2016	21/01/2019	PUSHPA VAMANRAO KALBANDE,	MR KAIVAN K PATEL	VAMANRAO SHYAMRAO KALBANDE,	MR CB DASTOOR
44731	FA/605/2016	13/07/2017	NILESHKUMAR JOHNBHAI MACWAN,	MR ASHISH M DAGLI	HETALBEN D/O BABUBHAI MACWAN,	MR IMTIYAJ M KURESHI
44732	FA/606/2016	14/06/2016	AMBABEN GANESHBHAI PARMAR,	MR PRADIP J PATEL	PARMAR JAYESHBHAI RATILAL,	MR YASH H JOSHI
44733	FA/614/2016	28/01/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	INDRAVADAN MULJIBHAI SHAH,SAJIDBHAI MAHAMADBHAI VOHRA	RULE SERVED
44734	FA/623/2016	06/08/2019	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HEIRS OF DECD. PRAKASHBHAI CHANDRASHANKER VYAS,HARPALSINGH MAHERSINH,SHAILESHBHAI CHANDRASINH RAOULJI,SHRUTIBEN PRAKASHBHAI VYAS HEIRS OF DECD. PRAKASHBHAI CHANDRASHANKER VYAS	RULE NOT RECD BACK,RULE SERVED,HASMUKH V PARMAR
44735	FA/626/2016	19/07/2016	GADVI KISHORE JIVAN,	SUDHIR M KHANNA,BHARATKUMAR K VIZODA	HARIJAN DHANJI GANGA,	
44736	FA/633/2016	03/08/2017	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	DEVIBEN @ HEMIBEN TULSIBHAI PARMAR,JESING VASHRAMBHAI DODIYA RAJPUT,RAJNIKANTBHAI JAYANTIBHAI JANI	SERVED BY RPAD (R),RULE UNSERVED,MR MOUSAM R YAGNIK

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44737	FA/635/2016	30/03/2017	APOTHECON PHARMACEUTICAL PVT LTD.,	MR NILESH P SHAH,ANSHUL N SHAH	M/S. SULESHWARI PHARMA - A PARTNERSHIP FIRM,	MR NILESH A PANDYA
44738	FA/636/2016	06/09/2016	NATVARBHAI SAMUBHAI PATEL,	MR AMIT V THAKKAR	SUSHILABEN D/O GAMANLAL NATHUBHAI,ARVINDBHAI GAMANLAL MODI,NIRUBEN D/O GAMANLAL NATHUBHAI AND W/O HASMUKHBHAI BEKAWALA,JASHVANTIBEN D/O GAMANLAL NATHUBHAI AND W/O RAMANLAL BARIYA,MAHESHKUMAR GAMANLAL MODI,KUSUMBEN D/O GAMANLAL NATHUBHAI MODI AND W/O ISHWARBHAI MODI,JAYESHKUMAR @ JAGDISHKUMAR GAMANLAL MODI,MINAKSHIBEN D/O GAMANLAL NATHUBHAI MODI,MINAKSHIBEN DINESHCHANDRA MODI,SIMABEN D/O DINESHCHANDRA GAMANLAL MODI AND W/O NITINBHAI DARUWALA,KASHMIRABEN @ KOMALBEN D/O DINESHCHANDRA GAMANLAL AND W/O PRASHANTBHAI SOLAPURWALA,MAYURBHAI DINESHCHANDRA MODI,PRAVINKUMAR AMTHABHAI BAROT,VIMALBHAI CHANDRAKANTBHAI RAVAL,AZAD CHATURBHAI RAMOLIYA	NOTICE UNSERVED,MR PV PATADIYA,MR. JAYESH C PATEL,MANAN V PATEL
44739	FA/637/2016	20/06/2016	PRINCIPAL CHIEF ENGINEER,	MR RAVI KARNAVAT	M/S. MANIBHAI AND BROTHERS (SLEEPER),STATE LEVEL INDUSTRIES FACILITATION COUNCIL	,SHASHVATA U SHUKLA,JAYANI B SHAH
44740	FA/639/2016	22/09/2016	MURARI @ SHIVANAND ASHRAM TRUST AT BHIMPURA, TA DABHOI, DIST VADODARA THROUGH TRUSTEES,CHANDRAKANT BAPULAL KA. PATEL,SHAMALBHAI PURSHOTTAMDAS PATEL	MR SP MAJMUDAR,MR. HJ KARATHIYA	USHABEN BHOGILAL GANDHI,KANAIYALAL CHIMANLAL KA. GANDHI,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	,MR. JAIMIN R DAVE
44741	FA/640/2016	12/04/2016	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIJAYBHAI NAGARBHAI VAGHELA,ASHOK CHHOTALAL SHAH,JITENDRAKUMAR JAGDISHBHAI PARMAR	
44742	FA/641/2016	12/04/2016	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIJAYBHAI NAGARBHAI VAGHELA,ASHOK CHHOTALAL SHAH,JITENDRAKUMAR JAGDISHBHAI PARMAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,HEIRS OF DECD. GAUTAMBHAI DEVAJIBHAI PARMAR,DEVJIBHAI PITAMBARBHAI PARMAR,GANGABEN DEVJIBHAI PARMAR,JIGNESHKUMAR DEVJIBHAI PARMAR	
44743	FA/644/2016	22/06/2016	NEW ASHISH TRANSPORT COMPANY,	MR R.K.MANSURI	ASIAN GRANETO (INDIA) LIMITED,	MR PR ABICHANDANI,MR CR ABICHANDANI
44744	FA/647/2016	08/08/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	DAKSHABEN WD/O DILIPBHAI SHANTIBHAI PATEL,SIDDHARTH DILIPBHAI PATEL,RADHABEN D/O DILIPBHAI SHANTIBHAI PATEL,BACHUBHAI JETHABHAI CHAUHAN,TUSHARBHAI JAYRAMBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),(MR PARESH M DARJI)

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44745	FA/648/2016	22/08/2016	SHANTIBEN D/O CHHAGANLAL MAKANJIBHAI PATEL AND W/O BALDEVBHAI PATEL,	MR AJ YAGNIK	CHHAGANLAL MAKANJIBHAI PATEL DECEASED,SHANTIBEN D/O CHAGANLAL MAKANJIBHAI PATEL AND W/O BALDEVBHAI PATEL,CHIMANBHAI CHAGANLAL PATEL,NANUBHAI CHAGANLAL PATEL,BALWABTBHAI CHAGANLAL PATEL,HASMUKHBHAI CHAGANLAL PATEL,URMILABEN D/O OF CHAGANLAL MAKANJIBHAI PATEL,RASHMIBEN D/O CHAGANLAL MAKANJIBHAI PATEL,CHIMANBHAI CHAGANLAL PATEL,NANUBHAI CHAGANLAL PATEL,BALVANTBHAI CHAGANLAL PATEL,HASMUKHBHAI CHAGANLAL PATEL,URMILABEN D/O CHAGANLAL MAKANJIBHAI PATEL AND W/O CHAMPAKBHAI PATEL,RASHMIBEN D/O CHAGANLAL MAKANJIBHAI PATEL AND W/O MUKESHCHANDRA PATEL,SAROJBEN DIPAKKUMAR,CHANDRABEN BHARATKUMAR,RAJUBEN @ RAJUBEN KEVALCHANDRA,LATEBEN PARASKUMAR,KEVALCHANDRA FULCHANDBHAI,NILESHKUMAR BHARATKUMAR SHAH,BHARATKUMAR FULCHANDBHAI,VIMALCHAND FULCHANDBHAI	,MS KJ BRAHMBHATT,MR ASPI M KAPADIA,MS VARSHA BRAHMBHATT,MR DHAVAL D VYAS
44746	FA/649/2016	15/06/2016	VASRAMJI VELAJI THAKOR,KANKUBEN VASRAMJI THAKOR (DELETED),VADANBEN KALAJI THAKOR,JYOTSNABEN KALAJI THAKOR,DASHRATHJI KALAJI THAKOR,MINOR RASHMIKABEN KALAJI THAKOR,MINOR VIKRAMJI KALAJI THAKOR	MR. YOGENDRA THAKORE	PRAJAPATI AMTHABHAI AMBALAL,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR GC MAZMUDAR,MR HG MAZMUDAR
44747	FA/650/2016	03/10/2016	GURUKRUPA SOCIETY FORCE SERVICES,	MR HEMAL K ACHARYA	PANKAJBHAI SURJIBHAI BHAGORA NA DEPENDENT BHAGORA SURJIBHAI JIVAJI,BHAGORA KOKILABEN SURAJIBHAI (MOTHER)	NOTICE SERVED
44748	FA/651/2016	08/04/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANCHI ALIMAHMAD ABHARAMBHAI @ IBRAHIMBHAI,	RULE NOT RECD BACK,RULE SERVED
44749	FA/652/2016	03/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	BANSAL SHIPPING PRIVATE LIMITED,HEIRS OF DECD. GAUTAM PARAS SAHANI,SOMARI WD/O GAUTAM SAHANI,ABHISHEK S/O. GAUTAM SAHANI - MINOR,ARCHANA D/O GAUTAM SAHANI - MINOR	RULE NOT RECD BACK,RULE SERVED,MR RAJESH P MANKAD,MR HARSH N PAREKH
44750	FA/653/2016	01/10/2018	LEGAL HEIRS OF LATE RAVAL RAVISHANKAR MATHURDAS,BHANUBEN WD/O LATE RAVISHANKARBHAI RAVAL,RUPESH RAVISHANKAR RAVAL,SANJAY RAVISHANKAR RAVAL	MR RV DESAI	LEGAL HEIRS OF LATE RAMESHBHAI MATHURDAS RAVAL,JAYMINIBEN RAMESHBHAI RAVAL,MINOR DHRUVIBEN RAMESHBHAI RAVAL	,MR JF MEHTA
44751	FA/654/2016	18/04/2016	RANVIRSINH DILIPSINH RANA,	MR RUSHABH R SHAH	MANISHABEN NATWARLAL PRAJAPATI,	MR. MN MARFATIA
44752	FA/671/2016	13/04/2016	PATEL KANUBHAI JIBHAIBHAI,PATEL BHAILALBHAI BABARBHAI,PATEL KUBERBHAI HARMANBHAI,PATEL DILIPBHAI HARMANBHAI	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	DILIPKUMAR RATILAL ZAVERI,AJITKUMAR RATILAL ZAVERI,DILIPKUMAR JAYANTILAL VYAS,BHARATKUMAR JAYANTILAL VYAS,RAMESHBHAI ISHWARBHAI PATEL,MAMLATDAR,DEPUTY COLLECTOR,COLLECTOR,RAJENDRABHAI JHAVERBHAI PATEL	
44753	FA/674/2016	06/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	HARSHADKUMAR SHANTILAL RATHOD,INDRASINH UDESINH JADEJA [DELETED]	DELETED,MR.HIREN M MODI
44754	FA/676/2016	20/06/2016	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	RAMILABEN SHANTILAL MAKWANA,SUNNYKUMAR SHANTILAL MAKWANA,MINOR HINABEN SHANTILAL MAKWANA THROUGH GUARDIAN RAMILABEN SHANTILAL MAKWANA,BHAILALBHAI NARSHIBHAI MAKWANA,KASHIBEN BHAILALBHAI MAKWANA,SOMABHAI DAHYABHAI MAKWANA	
44755	FA/678/2016	05/12/2017	GUJARAT STATE COOPERATIVE MARKETING FEDERATION LTD (GUJCOMASOL),NATVARLAL PITAMBERDAS PATEL,MANOJBHAI MOHANLAL PATEL	MR GM JOSHI	KAMLESHBHAI BHOGILAL PATEL,REGISTRAR	RULE SERVED,MR AK CLERK

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44756	FA/686/2016	29/06/2016	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHAGVAN SAHAI PALSANIA S/O NARAIANLAL,CHAINARAM ROODARAM JAT,AJAYBHAI DILIPBHAI RAVAL,HANSABEN @ HARSHABEN HASMUKHRAI TRIVEDI,JIGNABEN HASMUKHRAI TRIVEDI,DIPIKABEN HASMUKHRAI TRIVEDI	NOTICE NOT RECD BACK,NOTICE SERVED,MR RAXIT J DHOLAKIA
44757	FA/687/2016	21/04/2016	BINDIYA W/O DARSHIT MEHTA D/O ASHOK JAMNADAS SHAH,DARSHIT S/O PRAKASHBHAI MEHTA	MR VIRAT G POPAT	.,	
44758	FA/688/2016	27/06/2016	SAURASHTRA CHEMICALS - DIVISION OF NIRMA LIMITED -,	MR GAURAV S MATHUR	GUJARAT URJA VIKAS NIGAM LIMITED,STATE OF GUJARAT	GOVERNMENT PLEADER, (MR J V BHAIRAVIA)
44759	FA/696/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. GHANCHI MARIYAMBEN WD/O ABHRAMBHAI ISMAIL,GHANCHI ALIMAHMAD ABHARAMBHAI IBRAHIMBHAI (ADMINISTRATOR)	RULE NOT RECD BACK,RULE SERVED
44760	FA/705/2016	12/09/2018	NIMESHBHAI PRAFULCHANDRA SHOKSI,	MR MTM HAKIM	SACHCHASING HARBANSING,TRIVEDI TRANSPORT PVT LTD,NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK,MR YOGI K GADHIA
44761	FA/711/2016	09/10/2018	UNION OF INDIA,	MS ARCHANA U AMIN	LATABEN SHAILESHKUMAR PARMAR (W/O DECD.),MINOR RIDDHI SHAILESHKUMAR PARMAR (D/O DECD.),BIPINCHANDRA JADABHAI PARMAR (F/O DECD.),PARVATIBEN BIPINCHANDRA PARMAR (M/O DECD.)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
44762	FA/712/2016	24/06/2016	CHANDRAKANT PRAHALADBHAI PATEL,	MR. JAY M THAKKAR,MR. PANAM C SONI	VINUBHAI MANGANBHAI PATEL,ASHOKBHAI MAGANBHAI PATEL,RAJESHBHAI MAGANBHAI PATEL,KOKILABEN AMBALAL PATEL,KAILASHBEN AMBALAL PATEL,DEEPIKABEN AMBALAL PATEL,GIRISHBHAI AMBALAL PATEL,JITENDRABHAI AMBALAL PATEL,SAVITABEN WD/O AMBALAL ISHWARBHAI,DILIPBHAI BHUDARBHAI PATEL	NOTICE SERVED,MR SHITAL R PATEL
44763	FA/713/2016	12/11/2016	DEPUTY COLLECTOR,DEPUTY EXECUTIVE / EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GEMABHAI BHAWANBHAI KOLI,	
44764	FA/714/2016	12/11/2016	DEPUTY COLLECTOR,DEPUTY EXECUTIVE / EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALUBHAI MAGANBHAI NAYAK,	
44765	FA/716/2016	14/11/2017	MAHENEDRA KANTILAL VORA,	MR BK OZA	RADHESHYAM JAMNALAL TIWARI,	MR NILESH M SHAH
44766	FA/718/2016	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISHORBHAI DABHAISINH,VAKHATSINH DABHAISINH,BALVANTSINH DABHAISINH,BHANUBEN DABHAISINH,JASODABEN DABHAISINH,DEVUBEN DABHAISINH	,MR KM SHETH
44767	FA/719/2016	11/02/2017	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UDESANG VALABHAI,	MR KM SHETH
44768	FA/724/2016	15/07/2016	SUSHMABEN KALPESHBHAI DESAI,JENIL KALPESH DESAI,GHULABBHAI KHANDUBHAI DESAI	MR.HIREN M MODI	SAHID HUSSAIN MUSTAKI SHAIKH,RIZWAN NOSIN SIDDIQUI,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT)
44769	FA/729/2016	08/12/2018	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MADHUBEN CHARANDAS PATEL,GAURANGBHAI CHARANDAS PATEL,GHANSHYAMBHAI KALIDAS VASAVA,GHANSHYAMBHAI KALIDAS VASAVA	RULE SERVED,MR MTM HAKIM
44770	FA/732/2016	08/10/2018	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	HITESHBHAI GIRISHKUMAR RAVAL (DECEASED),MADHUBEN GIRISHKUMAR RAVAL,GIRISHKUMAR HARGOVINDDAS RAVAL [DELETED],SHANKARBHAI B PRAJAPATI	,RULE SERVED,DS AFF.NOT FILED (R)
44771	FA/735/2016	20/07/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. BAROT BHARATBHAI ARVINDBHAI,BAROT KALPITKUMAR @ KALPESHKUMAR ARVINDBHAI,MANUJI VANAJI VAGHELA	,RULE SERVED,MR PRAVIN P PANCHAL

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44772	FA/739/2016	27/09/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	FATUBHAI GOPALBHAI DHAKATE,AASHABEN FATUBHAI DHAKATE,PRASHANTBHAI FATUBHAI DHAKATE,SANDIPBHAI FATUBHAI DHAKATE,KASHIRAM HUKMARAM JAAT,VALIMAHAMMAD TALIBBHAI SHEKH,ANKITABEN AMRISHBHAI JAGIRDAR,AMRISHBHAI NATWARLAL JAGIRDAR,ORIENTAL INSURANCE COMPANY LTD	NOTICE SERVED,RULE SERVED,(MR BIPIN I MEHTA),MS KARUNA V RAHEVAR,MR VICKY B MEHTA
44773	FA/746/2016	21/12/2016	NARANBHAI DHUDABHAI VEDANI,	MR MEHUL S SHAH	KESHUBHAI MULJIBHAI SANKALIYA,HARESHBHAI MUKUNDBHAI JOSHI,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR AJAY R MEHTA
44774	FA/754/2016	20/09/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MAHESHKUMAR @ KALIYO S/O RAMNIVAS YADAV,BAJRANG KESHURAM SHARMA,GANGABEN JASHUBHAI RATHWA,MINOR PIYUSH JASUBHAI RATHWA,MINOR RASHMIKA JASUBHAI RATHWA,NAYAKIBEN NAYAKABHAI RATHWA,AMBUBHAI NAYAKABHAI RATHWA	RULE UNSERVED,MR MOHSIN M HAKIM
44775	FA/763/2016	23/06/2016	MANISHABEN W/O DIPAKKUMAR JAYSWAL AND D/O NAVINCHANDRA JAYSWAL,	MRS NISHA M PARIKH,HCLS COMMITTEE	DIPAKKUMAR PRAVINCHANDRA JAYSWAL,	MR PRATIK Y JASANI
44776	FA/768/2016	26/04/2016	KHYATIBEN W/O. CHINTAN SOMPUR D/O. MAHESHKUMAR KALOLA,CHINTAN KISHOREBHAI SOMPURA	MR VIRAT G POPAT	.,	
44777	FA/769/2016	30/06/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	ABDULKADAR ABDULGANI MUNSHI,TAHERABANU ABDULKADAR MUNSHI,MOINAKHATUN ABDULKADAR MUNSHI,NASIR ABDUL MUNSHI	SERVED BY AFFIX(N),MR AMIT N PATEL
44778	FA/772/2016	20/02/2020	BABALYABHAI PAHUBHAI BHORSAT,FULJIBHAI NANJIBHAI	MR V B MALIK	STATE BANK OF INDIA,	MR PRANAV G DESAI
44779	FA/773/2016	05/08/2016	DHANJIBHAI DEVJUBHAI CHAUDHARY,	MR V B MALIK	STATE BANK OF INDIA,	
44780	FA/774/2016	20/07/2016	VIRMATIBEN JAYANTILAL -DECD. THROUGH LEGAL HEIRS,,DHARMESH JAYANTILAL SHETH,VISHAL JAYANTILAL SHETH	MS ANUJA S NANAVATI	RAJENDRABHAI KESHAVLAL PATEL,ARVINDBAHI JERAMBHAI VEKARIA,BABUBHAI KHODABHAI PADSALA,MULJIBHAI RANCHHODBHAI ASODARIA,NATHUBHAI YUVRAJBHAI THESIYA,GORDHANBHAI MOHANBHAI PATEL	DS AFF.NOT FILED (N),MR HARSHIT S TOLIA,MR PARTH S TOLIA
44781	FA/779/2016	09/06/2016	UTTAR GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	MUNICIPAL COMMISSIONER OF AHMEDABAD,	
44782	FA/780/2016	09/06/2016	UTTAR GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	MUNICIPAL COMMISSIONER OF CITY OF AHMEDABAD,	
44783	FA/781/2016	09/06/2016	UTTAR GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	MUNICIPAL COMMISSIONER OF CITY OF AHMEDABAD,	
44784	FA/786/2016	29/04/2016	NAVDEEPKAUR W/O KARAMJEETSINGH DHILLON D/O PREETINDRASINGH,	MS URMILA N DESAI	KARAMJEETSINGH BAHADURSINGH DHILLON,	MR SANJAY R GUPTA
44785	FA/803/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAVSINH PUJABHIA,	RULE SERVED
44786	FA/804/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI SARDARBHAI,	MR VIJAY N RAVAL,MR SAMIR B BUNDELA
44787	FA/805/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BALVANTBHAI KANGABHAI,	MR VIJAY N RAVAL
44788	FA/806/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	DALSUKHBHAI GEMABHAI,	MR VIJAY N RAVAL
44789	FA/807/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	GANPATSINH SAMANTSINH,	RULE SERVED
44790	FA/808/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	BALVANTBHAI DHANABHAI,	MR VIJAY N RAVAL
44791	FA/809/2016	24/09/2019	EXECUTIVE ENGINEER,ADDITIONAL SPECIAL ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMSING HEMABHAI,	MR VIJAY N RAVAL

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44792	FA/825/2016	08/12/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	KARAMSHIBHAI TALJABHAI DESAI,SAMUBEN KARAMSINHBHAI DESAI,AMBABEN , WD/O TEJABHAI KARAMSINHBHAI DESAI,DASRATHBHAI KARAMSHIBHAI DESAI,DINESHBHAI KARAMSHIBHAI DESAI,ARVINDBHAI DHAYABHAI PATEL,LAVJIBHAI GANESHBHAI RAVAL,MUKESHBHAI MOHANBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
44793	FA/826/2016	26/12/2016	GIRISHBHAI JAWANJI RATHOD,	MR DEVDIP BRAHMBHATT	FULPATTIDEVI WD/O RAMSAJIVAN CHAUHAN,MULCHAND RAMSAJIVAN CHAUHAN,DHARMENDRA RAMSAJIVAN CHAUHAN,ARVINDKUMAR RAMSAJIVAN CHAUHAN,HEMANTKUMAR RAMSAJIVAN CHAUHAN	(MR NS SHETH)
44794	FA/830/2016	26/07/2016	ORIENTAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	MINOR HARSHALBHAI GHANSHYAMBHAI PATEL,MITALBEN GHANSHYAMBHAI PATEL,GHANSHYAMBHAI RANCHODBHAI PATEL,GHANSHYAMBHAI RANCHHODBHAI PATEL	
44795	FA/832/2016	09/08/2016	VASHISTHA INDUSTRIES LTD.,	MR VISHWAS K SHAH	AXIS BANK LTD,	MR ANIP A GANDHI
44796	FA/835/2016	20/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	SAAKARBEN WD/O AMRATBHAI HARIBHAI DESAI (RABARI),JABUBEN W/O HARIBHAI RAMJIBHAI DESAI,LEGAL HEIRS OF DECD. HARIBHAI RAMJIBHAI DESAI,BHURABHAI HARIBHAI DESAI,KHENGARBHAI HARIBHAI DESAI,RAMESHBHAI DAANABHAI DESAI(DELETED),VISHNUBHAI BALUBHAI DESAI	,DELETED,RULE SERVED,MR MOHSIN M HAKIM
44797	FA/836/2016	28/08/2017	LUNABHAI GOVINDBHAI PRAJAPATI,APEXABEN LUNABHAI PRAJAPATI,PRAGNABEN LUNABHAI PRAJAPATI,VIMALKUMAR LUNABHAI PRAJAPATI,VAIBHAV LUNABHAI PRAJAPATI,GOVINDBHAI NAGABHAI PRAJAPATI,DHULIBEN GOVINDBHAI PRAJAPATI	MR MTM HAKIM	SUSHILKUMAR DOLABHAI DAMOR,BABUBHAI KHIMABHAI KATARA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	RULE SERVED,UNSERVED EXPIRED (R),MR RATHIN P RAVAL
44798	FA/838/2016	08/10/2018	RANJITSINH CHHATRASINH SOLANKI,	MR MOHSIN M HAKIM	SURYAKANT HASMUKHBHAI PATEL,ISMAILBHAI HASANBHAI VOHRA,NATIONAL INSURANCE COMPANY LTD.	,MR RAJNI H MEHTA
44799	FA/839/2016	11/07/2016	GALALBEN BHURABHAI CHAUHAN (WIFE),JIVRAJ BHURABHAI CHAUHAN (SON)	MR PREMAL S RACHH	BHARAT UKELBHAI RATHVA,UTTAMSINGSARKI LALSING DHIRBHADUR,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	DS AFF.NOT FILED (R),MR NIKUNT K RAVAL
44800	FA/840/2016	08/10/2018	PRAVINBHAI BALDEVBHAI CHAUHAN,	MR MOHSIN M HAKIM	SURYAKANT HASMUKHBHAI PATEL,ISMAILBHAI HASANBHAI VOHRA,NATIONAL INSURANCE COMPANY LTD..	,MR. ALKESH N SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44801	FA/841/2016	29/06/2016	DUDHIBEN ICHHARAM GOVANBHAI PATEL WD/O ICHHARAM GOVAN BHAI PATEL,SHASHIBHAI ICHHARAM PATEL	THAKKAR AND PAHWA ADVOCATES	HEERABHAI GOVANBHAI PATEL,CHHANABHAI HIRABHAI,NAGINBHAI HIRABHAI,ARUNBHAI HIRABHAI,DAHYABHAI MOHANBHAI,MANSUKHBHAI DAHYABHAI,BALUBHAI GOVANBHAI,HITESHBHAI BALUBHAI,MUKESHBHAI BALUBHAI,BABUBHAI GOVINDBHAI,CHHAGANBHAI KALUBHAI,AMARSINGBHAI KANJIBHAI,NATHABHAI HARIBHAI,NANUBHAI HARIBHAI,KISHORBHAI HARIBHAI,BHURABHAI HARIBHAI,SURESHBHAI KANTIBHAI JAYRAMBHAI,PARSOTTAMBHAI LALABHAI,PARSHOTAMBHAI LIMBABHAI,BECHARBHAI NARANBHAI,THAKARSHIBHAI VALLABHBHAI,KAMLESHBHAI & CHANDUBHAI LALJIBHAI,MANSUKHBHAI RAMESHBHAI,NARANBHAI BHIKHABHAI,BHIKHABHAI GOVINDBHAI,MUKTABEN GIRDHARBHAI,PREMJIBHAI SAVJIBHAI,MAHESHBHAI RAVJIBHAI,CHHAGANBHAI PRAGJIBHAI,NANUBHAI PRANJIBHAI,HARIBHAI KALUBHAI,VITTHALBHAI KALUBHAI,BHIMJIBHAI,RAJESHKUMAR BHIMJIBHAI,JINABHAI KANJIBHAI,KISHORKUMAR MAVJIBHAI,RAJNIKANT RAVJIBHAI,SHAMJIBHAI BHURABHAI,VALLABHBHAI,NARANBHAI LALJIBHAI,VALLABHBHAI HARKHABHAI,NILESHKUMAR VALLABHBHAI,PRAVINBHAI BABUBHAI,RAMNIKBHAI TAPUBHAI,RAMESHBHAI BHIKHABHAI,ARUNBHAI BHUTBHAI,PRATAPBHAI BHUPATBHAI,HARISHBHAI BHUPATBHAI,VALLABHBHAI MITHABHAI,NAKBHANG KIRANA STORES,ASHOK CORNER,BHUPATBHAI RAVJIBHAI,DHIRUBHAI LILABHAI,MANSUKHBHAI KANJIBHAI,JIGNESHBHAI HARIBHAI,RAMJIBHAI KALUBHAI,MUKESHBHAI RAMJIBHAI,LAXMANBHAI PRAGJIBHAI,MOHANBHAI LAVJIBHAI,LALJIBHAI PRAGJIBHAI,HASATBHAI PUNJABHAI,JAMANBHAI PARSHOTTAMBHAI,JAMANBHAI PUNJABHAI,ZAVERBHAI THAKARSHIBHAI,DHARMESHKUMAR CHHAGANBHAI,ASHWINKUMAR LALJIBHAI,MANUBHAI RAVJIBHAI & NANDLAL SOMBHAI,RAMANBHAI POPATBHAI,KARSHODBHAI VITTHALBHAI,NAJI SUKHRAMBHAI NATHUBHAI,GHANSHYAMBHAI SUKHRAMBHAI,ASHOKKUMAR SUKHRAMBHAI,PARSOTTAMBHAI VITTHALBHAI,VINUBHAI VITTHALBHAI,SHAMBHUBHAI LAKHMANBHAI,LALJIBHAI,VINUBHAI RAMJIBHAI,VINUBHAI NANUBHAI,PARBATBHAI GOVINDBHAI,MANSUKHBHAI BAVANBHAI,PRAVINBHAI RAMJIBHAI,RAMESHBHAI RAMJIBHAI,MAVJIBHAI LALJIBHAI,PARBATBHAI KANABHAI,THOBABHAI PREMJIBHAI,MANUBHAI BALUBHAI,NANUBHAI BALUBHAI,UMESHBHAI LALJIBHAI,HARIBHAI GAVANBHAI,LALJIBHAI ZAVERBHAI,KESHAVBHAI JIVRAJBHAI,ASHOKKUMAR JIVRAJBHAI,RAMJIBHAI HANSABHAI,DINESHBHAI GORDHANBHAI,MANUBHAI GANESHBHAI,RAMESHBHAI BACHANDBHAI,GAJIBHAI SHAMJIBHAI,KANUBHAI JIVRAJBHAI,RAJESHKUMAR LALJIBHAI,VITTHALBHAI TULSIBHAI,JAYANTIBHAI PARSHOTTAMBHAI,PARESHKUMAR JAYANTIBHAI,SHARDABEN GOKULBHAI,GOKULBHAI DUDABHAI,BHOLABHAI BAVCHANDBHAI,CHANDUBHAI RAVJIBHAI,VINUBHAI LAXMANBHAI,RALIYABHAI NARSINGBHAI,PRAGJIBHAI,HARDASBHAI SHANTUBHAI,RAMESHBHAI JAGABHAI,BHIMJIBHAI JIVRAJBHAI,BHUPENDRAKUMAR LABHUBHAI,ARJANBHAI VALJIBHAI,HIMMATBHAI FULCHANDBHAI,DHIRUBHAI HARGOVANBHAI,NANJIBHAI LAXMANBHAI,GANESHBHAI RAGHAVJIBHAI,NAGJIBHAI LAXMANBHAI,VITTHALBHAI BHIMJIBHAI,GANESHBHAI BHIMJIBHAI,VALLABHBHAI GOVANBHAI,JAYESHBHAI V AND LABHUBEN VINODRAI,PANKAJKUMAR JAYANTILAL,BHAGUBHAI BHANABHAI,SHAILESHBHAI DHIRUBHAI,MANSUKHBHAI RAVJIBHAI,JASHMATBHAI BOGABHAI,HIMMATBHAI	

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44802	FA/844/2016	22/10/2018	MANGADABHAI KHUMJIBHAI BHABHOR,VALIBEN MANGADABHAI BHABHOR,RAMILABEN SURMALBHAI @ KHUMANBHAI BHABHOR,KAVITABEN SURMALBHAI @ KHUMANBHAI BHABHOR,MANISHABEN SURMALBHAI @ KHUMANBHAI BHABHOR,ANILBHAI SURMALBHAI @ KHUMANBHAI BHABHOR,KALUBHAI MANGADABHAI BHABHOR	MR MTM HAKIM	BUNDAKHAN NURMOHMAD,MUSTAKBHAI ISMAIL JARDA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR. ALKESH N SHAH
44803	FA/845/2016	07/06/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	ALPABEN D/O HARSHADRAY MISTRI (DELETED VIDE ORDER AT EXH.17),SANTOSHIBEN D/O. HARSHADRAY MISTRI,PRATAPBHAI JESINGBHAI TUVAR @ TALVAR	
44804	FA/871/2016	02/09/2016	NAYAK SATISHKUMAR LABHUBHAI,NAYAK RAJESHKUMAR LABHUBHAI	AU CHAUHAN	PATEL BHARATBHAI MOHANBHAI,	
44805	FA/873/2016	06/05/2016	SEJAL PRANAV SHINGALA,	MR ASIT B JOSHI	PRANAV SURESHBHAI SHINGALA,	
44806	FA/874/2016	17/04/2017	UNION OF INDIA,	MS ARCHANA U AMIN	DAHYABHAI SUNDARBHAI PARMAR (F/O DECD.),DINABEN DAHYABHAI PARMAR (M/O DECD.)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH, (NIRAVKUMAR P MEHTA)
44807	FA/875/2016	22/06/2016	PANCHAL VISHNUBHAI KHEMBHANDBHAI,	MR AMIT C NANAVATI,MR. YOGENDRA THAKORE	PRAJAPATI AMRUTLAL BHAICHANDDAS,	MR. S. M. GOHIL
44808	FA/876/2016	10/06/2016	MANIBHADRA ENTERPRISE,DILIPBHAI SHANTILAL SHAH,KAUSHALBHAI PRAVINCHANDRA SHAH	Z L KHAN	TRICHEM INTERMEDIATES PVT LTD.,	
44809	FA/877/2016	07/06/2016	THE UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BRAJPALSINH VISHWANATHSINH CHAUHAN,,MOHIT S. YADAV	
44810	FA/878/2016	17/01/2017	DINKARRAI NANDLAL BHATT,	JENIL M SHAH	ASSISTANT CHARITY COMMISSIONER,VIJAYKUMAR MUKUNDRAI JOSHI,DHAVALKUMAR MUKUNDRAI JOSHI,JOINT CHARITY COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,MR VISHAL C MEHTA
44811	FA/880/2016	01/09/2016	THE NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIRMALABEN WD/O TUSHARBHAI NATVARSINH GADHAVI,NATVARSINH PUNJABHAI GADHAVI,NANIBEN NATVARSINH GADHAVI,HARISAN NAGLA DAMOR,KUNAL STRUCTURE PVT. LTD.	NOTICE UNSERVED,REFUSED SERVED (N)(10),MR HN BRAHMBHATT,MR.HIREN M MODI
44812	FA/881/2016	01/09/2016	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIRMALABEN WD/O TUSHARBHAI NATVARSINH GADHAVI,NATVARSINH PUNJABHAI GADHVI,NANIBEN NATVARSINH GADHAVI,HARISAN NAGLA DAMOR,KUNAL STRUCTTURE INDIA PVT LTD	NOTICE UNSERVED,REFUSED SERVED (N)(10),MR HN BRAHMBHATT,MR.HIREN M MODI
44813	FA/882/2016	01/09/2016	THE NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIRMALABEN WD/O. TUSHARBHAI NATVARSINH GADHAVI,NATVARSINH PUNJABHAI GADHAVI,NANIBEN NATVARSINH GADHAVI,HARISAN NAGLA DAMOR,KUNAL STRUCTURE PVT. LTD.,	NOTICE SERVED BY DS,NOTICE UNSERVED,REFUSED SERVED (N)(10),MR HN BRAHMBHATT
44814	FA/883/2016	24/08/2016	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	NARENDRAKUMAR DAUDBHAI PARMAR,MOHINIBEN MULCHANDBHAI VADHVANI	

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44815	FA/884/2016	14/12/2016	DIVISIONAL MANAGER,	MRS VASAVDATTA BHATT	THAKOR JAYABEN WD/O RAYKANJI HARIJI,THAKOR VANRAJSINH RAYKANJI,THAKOR VISHNUSINH RAYKANJI,THAKOR KHETAJI RAYKANJI,THAKOR NATHIBA WD/O HARIJI,THAKOR JAYANTIJI BALUJI,THAKOR SHANKAJI HARIJI,THAKOR TINAJI BACHUJI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI,MR. YOGENDRA THAKORE
44816	FA/886/2016	14/12/2016	DIVISIONAL MANAGER,	MRS VASAVDATTA BHATT	THAKOR KHETAJI RAYKANJI HARIJI,THAKOR JAYANTIJI BALUJI,THAKOR SHANKAJI HARIJI,THAKOR TINAJI BACHUJI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI,MR. YOGENDRA THAKORE
44817	FA/888/2016	06/06/2016	MAKWANA MANOJBHAI GOVINDBHAI,	MR. MAHITOSH U SINGH,MR. MH SHEKHAWAT	SOLANKI PETHABHAI HAJABHAI,THE ORIENTAL INSURANCE CO. LTD	
44818	FA/889/2016	22/06/2016	NAGORI BABUBHAI HAJI HEBATKHAN,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	USMANKHAN ISABKHAN MALEK,AHMEDKHAN JORVARKHAN MALEK,ASGARKHAN DADASAHEB MALEK,ABDULLAKHAN ISABKHAN MALEK	
44819	FA/890/2016	14/12/2016	DIVISIONAL MANAGER,	MRS VASAVDATTA BHATT	THAKOR (DARBAR) PRATAPJI DEVAJI,THAKOR JAYANTIJI BALUJI,THAKOR SHANKARJI HARIJI,THAKOR TINAJI BACHUJI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR AMIT C NANAVATI,MR. YOGENDRA THAKORE
44820	FA/898/2016	24/06/2016	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHBHAI PRATAPJI THAKOR,MINABEN SURESHBHAI THAKOR,MINOR SHILPABEN SURESHBHAI THAKOR,DINESHBHAI VASAJI THAKOR,MOHANBHAI SUNDARDAS DHOI	
44821	FA/900/2016	30/06/2016	DEVABHAI JALABHAI DHOLAKIYA,	MR P P MAJMUDAR	RAMESHBHAI BABUBHAI PARSANA,	
44822	FA/901/2016	22/06/2016	DHANJIBHAI KARSHANBHAI BARAIYA,KISHORBHAI DHANJIBHAI BARAIYA,NARENDRABHAI DHANJIBHAI BARAIYA,JAYSHREEBEN DHANJIBHAI BARAIYA	MR. KULDEEP D VAIDYA	CHHAGANBHAI RAJABHAI BAMBHANIYA,SHANTIBHAI RAJABHAI BAMBHANIYA,RAMESHBHAI RAJABHAI BAMBHANIYA,LEGAL HEIRS OF LATE MOHANBHAI RAJABHAI BAMBHANIYA,GHANSHYAMBHAI MOHANBHAI BAMBHANIYA,BHARATBHAI MOHANBHAI BAMBHANIYA,LAKSHMANBHAI MOHANBHAI BAMBHANIYA,NABUBEN MOHANBHAI BAMBHANIYA,ASHISH PRABHUBHAI PATEL,SAHARA INDIA COMMERCIAL CORPORATION LTD,J.P.ISCON LTD	
44823	FA/906/2016	11/09/2017	THE NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LAXMIBEN WD/O CHIMANBHAI PATEL,DIPAKBHAI CHIMANBHAI PATEL,PINTU CHIMANBHAI PATEL,YOGENDRA MADHUBHAI PATEL(EXPARTE) [DELETED],M/S.ANIL-ANIL GUPTA	DELETED,RULE UNSERVED,APURVA K JANI
44824	FA/907/2016	16/07/2018	TORALBEN W/O HIMMATBHAI RAMANBHAI PURBIYA,	MS MITA S PANCHAL	COLLECTOR AHMEDABAD CITY,	GOVERNMENT PLEADER

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44825	FA/908/2016	11/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	DAXABEN BHIMSHIBHAI SOLANKI,MINOR MANSIBEN BHIMSHIMBHAI SOLANKI THROUGH HER MOTHER APPLICANT NO.1,MINOR SEEMA BHIMSHIBHAI SOLANKI THROUGH HER MOTHEAPPLICANT NO.1,MINOR NIKITA BHIMSHIBHAI SOLANKI THROUGH HER MOTHER APPLICANT NO.1,MINOR HETH BHIMSHIBHAI SOLANKI THROUGH HIS MOTHER APPLICANT NO.1,KAVIBEN @ KADAVIBEN HIRABHAI SOLANKI,HADABHAI KANABHAI VAJA	
44826	FA/909/2016	12/07/2016	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF ORIGINAL APPLICANT SOTHABHAI JITABHAI CHAUHAN,KAMLABEN SOTHABHAI CHAUHAN,MAHESH SOTHABHAI CHAUHAN,GOVIND SOTHABHAI CHAUAHAN,AJIJAHEMAD NAZIRAHEMAD	
44827	FA/910/2016	13/10/2016	NATIONAL INSURANCE COMPANY LTD.,	MR SUNIL B PARIKH	HARSHABEN RAJESHBHAI PARMAR,,MINOR VIJAY RAJESHBHAI PARMAR THROUGH HIS GUARDIAN AND MOTHER APPLICANT NO.1,MINOR HIRESH RAJESHBHAI PARMAR THROUGH HIS GUARDIAN AND MOTHER APPLICANT NO.1,RATIBHAI HARIBHAI PARMAR,KUNDANBEN RATIBHAI PARMAR,DHARMESHBHAI MANIBHAI @ MANABHAI PARMAR	RULE SERVED,UNSERVED EXPIRED (R)
44828	FA/913/2016	27/07/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR SUNIL B PARIKH	ASHABEN NANAKRAM DUSEJA,,MANOJ NANAKRAM DUSEJA,SURAJ ANAKRAM DUSEJA,MINOR CHAND NANAKRAM DUSEJA,DEVIBEN CHHATUMAL DUSEJA,KAKUJI SHIVAJI THAKOR,SUDHIRBHAI JILABHAI TAMAYACHI	NOTICE SERVED BY DS,MR.HIREN M MODI
44829	FA/914/2016	20/07/2016	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR SUNIL B PARIKH	MINABEN NARENDRABHAI TAHELRAMANI,,HINA NARENDRABHAI TAHELRAMANI,KAMLESH NARENDRABHAI TAHELRAMANI,MINOR SANJAY NARENDRABHAI TAHELRAMANI,MINOR RAVINA NARENDRABHAI TAHELRAMANI,MANJUBEN BHOJUMAL TAHELRAMANI,KAKUJI SHIVAJI THAKOR,SUDHIRBHAI JILABHAI TAMAYACHI	,MR MAKBUL I MANSURI
44830	FA/915/2016	06/10/2016	NEW INDIA INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	RAVJIBHAI PUNABHAI GADHIYA,RAMAVTARSINGH SON OF VIJAYRAMSINGH BHADORIA,	,MR UTPAL M PANCHAL
44831	FA/917/2016	29/07/2016	MUKESHBHAI DHANJIBHAI MATHUKIYA,	MR YASH N NANAVATY	KAILASHBEN D/O MANUBHAI MOHANBHAI MEGHANI,MANUBHAI MOHANBHAI MEGHANI	NOTICE SERVED,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI
44832	FA/918/2016	14/09/2016	PUJABEN JAYESHBHAI MAKWANA,	MS BHAVIKA H KOTECHA,MS RAKSHA S DIKSHIT	NITABEN SAVJIBHAI MAKWANA,SAVJIBHAI KUNVARJIBHAI MAKWANA	NOTICE SERVED
44833	FA/920/2016	07/07/2016	ELECON ENGINEERING CO. LTD.,	MR HARSHAD J SHAH	CENTRAL INLAND WATER TRANSPORT CORPORATION LIMITED.,	
44834	FA/923/2016	20/06/2016	ICICI LOMBARD GENERAL INSURANCE,,	MR SUNIL B PARIKH	NAGJIBHAI S/O DURLABHBHAI CHIKHALYA,RANJANBEN W/O NAGJIBHAI CHIKHALIYA,ANANDBHAI ABHALBHAI ODEDARA,	
44835	FA/924/2016	20/06/2016	ICICI LOMBARD GENERAL INSURANCE,,	MR SUNIL B PARIKH	MIMMATBHAI S/O MAGANBHAI KANADA,,DAKSHABEN W/O HIMMATBHAI KANADA,,ANANDBHAI ABHALBHAI ODEDARA,	
44836	FA/928/2016	05/07/2016	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	NISHA SANJAYBHAI SHAH,VISHESH SANJAYBHAI SHAH,MINOR TRUPT SANJAYBHAI,INDIRABEN HASMUKHLAL SHAH,HASMUKHLAL MANILAL SHAH,KHODABHAI BHIKHABHAI THAKOR,PERFECT CONSTRUCTION CO.	,S A CHHABARIA

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44837	FA/930/2016	14/06/2016	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	DEEPIKABEN WD/O MAHARSHIBHAI RANCHHODBHAI PRAJAPATI,MINOR KRUTARTH MAHASHIBHAI PRAJAPATI,MINOR MEGHANSH MAHARSHIBHAI PRAJAPATI,RANCHODBHAI PRABHABHAI PATEL,MADHUBEN W/DO RANCHODBHAI PRABHABHAI PATEL,SHANKARLAL NATHURAMJI MEENA,GUJARAT TRAVELS	
44838	FA/931/2016	04/07/2016	NAYANABEN CHANDUBHA RANA,	(MS. REKHA M PATEL)	NIRMALSINH JIJUBHA RANA,LEGAL HEIRS OF LATE BHAGVATSINH JIJUBHA RANA,PRASANNABA BHAGAVATSINH RANA,RAJENDRASINH BHAGAVATSINH RANA	
44839	FA/937/2016	24/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	KACHRABHAI ALIAS KARSHANBHAI UKABHAI,BHALABHAI FOGABHAI BHARWAD,PARBAT VAGHABHAI KANGAD	
44840	FA/938/2016	24/06/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMABEN PRAVINBHAI MERJA,MERJA MANILAL GOVINDBHAI	
44841	FA/939/2016	02/12/2016	KANTIBHAI RAMSINH PARMER,SARDABEN KANTIBHAI PARMER (SINCE DECD.)	MR A A ZABUAWALA, (CHETANKUMAR K SHAH)	CHATARSINH HIRABHAI PARMER,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	UNSERVED EXPIRED (R),MR RATHIN P RAVAL
44842	FA/941/2016	19/08/2016	KHADIJA ISMAIL ISUP BHULA,ISMAIL YUSUF BHULA,FATMA BIBI ISMAIL BHULA,ZUBAIDA ISMAIL BHULA,ZULEKHA ISMAIL BHULA	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,GUJARAT INDUSTRIES POWER CO LTD	DS AFF.NOT FILED (R),NANAVATI & CO.
44843	FA/942/2016	01/08/2016	MAGANBHAI MOTIBHAI PATEL SINCE DECE. THRO.' L/H.,RAJENDRA MAGANBHAI PATEL	,MR BM MANGUKIYA,MS BELA A PRAJAPATI	HEIRS OF DECD. ELIYASBHAI ADAMBHAI VORA,SALMAN ELIYAS VORA,MUNAFBHAI SATARBHAI VORA,HEIRS OF DECD. ASGARBHAI AHMADBHAI SHAIKH,KHALID ASGARBHAI SHAIKH,GOVINDBHAI ZINABHAI RAJAN,KAMLAM PUBLIC CHARITABLE TRUST,HARSHIDABEN W/O. CHANDRAKANTBHAI PATEL,JANVIKABEN W/O. KAUSHIKKUMAR PATEL,KAMLESHBHAI MAGANBHAI PATEL	,MR DP JOSHI
44844	FA/946/2016	15/12/2016	SANJAY BABUBHAI PATVA,	MR DIPAN DESAI	RAJENDRABHAI CHATURBHAI PATEL,KETAN BABUBHAI PATVA	,MR HITESH V PATEL
44845	FA/947/2016	24/11/2016	MITHABHAI SOMABHAI VANKAR,KANKUBEN W/O BABUBHAI VANKAR,PANIBEN W/O BABUBHAI VANKAR,REKHABEN BABUBHAI,MAHESHKUMAR BABUBHAI	MR V B MALIK	SOMABHAI TANSING BAMANIYA,MANJULABEN RAJNIKANT BAROT,UNITED INDIA INSURANCE CO	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
44846	FA/956/2016	11/02/2017	DAXABEN WD/O JAYKISHAN CHAMPAKBHAI VASAVA,SATISH JAYKISHAN VASAVA,MANISHA JAYKISHAN VASAVA,ANISHA JAYKISHAN VASAVA,CHAMPAKBHAI JESANGBHAI VASAVA,SONABEN CHAMPAKBHAI VASAVA	MR MTM HAKIM	NARSINHBHAI JESANGBHAI PATEL,MAKSOOD YUNUSBHAI EDRA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
44847	FA/958/2016	30/03/2017	UNION OF INDIA,	MR RAVI KARNAVAT	BABU KUNJU CHRISTIAN (FATHER OF DECD.),LISSY BABU CHRISTIAN (MOTHER OF DECD.)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
44848	FA/964/2016	03/08/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMJIBHAI TRIBHOVAN,	
44849	FA/965/2016	03/08/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANILAL CHELABHAI,	
44850	FA/966/2016	03/08/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHALADBHAI LAXMICHAND,	

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44851	FA/968/2016	05/10/2016	NATUBHAI CHANDUBHAI PADHIYAR,AMRATBEN NATUBHAI PADHIYAR,DINESH NATUBHAI PADHIYAR,PRAVIN NATUBHAI PADHIYAR	MR MTM HAKIM	DHIRUBHAI BHIKABHAI JADAV,RAMSINH KESARSINH PARMAR,H.D.F.C.E.R.G.O. GEN. INSU. COM,CHIMANBHAI KANJIBHAI THAKOR,SUMITRABEN WD/O. KANJIBHAI THAKOR,MITALBEN D/O. CHIMANBHAI KANJIBHAI THAKOR,KISHANKUMAR CHIMANBHAI KANJIBHAI THAKOR	,RULE SERVED,(MR MAULIK J SHELAT)
44852	FA/970/2016	22/02/2019	VIJAYBHAI MANHARBHAI SHAH,MAYANKBHAI SHAH	VIKAS V NAIR,C J GOGDA	RAMASHISH BRAHMDEV DAS,PARVATIBEN RAMASHISH DAS,ORIENTAL INS. CO. LTD	MR VIBHUTI NANAVATI,MR ISHAN MIHIR PATEL
44853	FA/977/2016	16/09/2016	MAHANT GANESHDASJI GURU AMRATDASJI,	MR BHARAT R PANDYA,MR KUNAL S SHAH	YOGESH @ YOGESH ACHARYA @ YOGESHDASJI GURU GANESHDASJI,CHARITY COMMISSIONER OF GUJARAT	,MR VISHAL T. PATEL
44854	FA/978/2016	31/01/2017	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,SUPRINTENDENT ENGINEER,CHIEF ENGINEER,SECRETARY	GOVERNMENT PLEADER	LEGAL HEIRS AND LEGAL REPRESENTATIVE OF DECD. VIRUBEN RAMESHBHAI GADHESARA,MINOR HARESHBHAI RAMESHBHAI GADHESARA,MINOR CHETANBHAI RAMESHBHAI GADHESARA,DHANJIBHAI KESAVBHAI GADHESARA,RAMESHBHAI KESHAVBHAI GADHESARA,NATIONAL INSURANCE COMPANY LTD.	,RULE SERVED,MR SUNIL B PARIKH
44855	FA/982/2016	12/12/2020	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	MAHADEVBHAI GANESHBHAI PRAJAPATI,HITESHBHAI NARSINHBHAI PATEL,BABUBHAI KARSANBHAI JIDIYA	MR DIPEN K DAVE,MR VISHAL T. PATEL,SANJIVKUMAR T PATEL
44856	FA/986/2016	19/08/2016	TATA AIG GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MOHAMMAD JAMULUDDIN YUSUF,MOHAMMAD IQBAL ALIKHAN,NEW INDIA INSURANCE COMPANY LTD,KINJAL HARMANBHAI PATEL,MEHUL NATVARBHAI PATEL,NIRMALADEVI KULDIP SHARMA,KAPIL KULDIP SHARMA,MINOR AYUSHI KULDIP SHARMA THRU NIRMALADEVI KULDIP SHARMA,JAGDISHPRASAD KISHORILAL SHARMA,ASHARFIDEVI JAGDISHPRASAD SHARMA	NOTICE UNSERVED,SERVED BY RPAD (R),MR AJAY R MEHTA,MR MAKBUL I MANSURI
44857	FA/989/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	CHAUDHARI DAHYABHAI FULJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
44858	FA/990/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	CHAUDHARI SURESHCHANDRA PUNJABHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
44859	FA/991/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	CHAUDHARI LAVJIBHAI KANJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
44860	FA/992/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	CHAUDHARI KHODABHAI KAMRAJBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
44861	FA/993/2016	15/06/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	CHAUDHARI PREMJIBHAI MEGRAJBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
44862	FA/996/2016	16/06/2016	NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	MAHESHBHAI RAMANBHAI PRAJAPATI,POLARAM PADAMALJI OD,ISHWARBHAI POTECHABHAI PATEL	
44863	FA/1005/2016	01/07/2016	RUBIRAI BHOLARAI KURMI,RITIKKUMAR BHOLARAI KURMI - MINOR,ROSHANKUMAR BHOLARAI KURMI - MINOR,VIBHAKUNVAR MEGHANRAI KURMI	MR VISHAL C MEHTA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI	BHALA ALA SHIVRAJBHAI (GADHVI),NILKANTH CONCAST PVT LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIYA,RELIANCE GENERAL INSURANCE COMPANY LTD,NEW INDIA ASSURANCE CO. LTD.	,MR VIBHUTI NANAVATI, (MR MAULIK J SHELAT)

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44864	FA/1006/2016	01/07/2016	RANJU DEVI WD/O AKHILESHKUMAR CHAMAR,ANJALI D/O AKHILESHKUMAR CHAMAR - MINOR,ANU D/O AKHILESHKUMAR CHAMAR - MINOR,DIVAKAR S/O AKHILESHKUMAR CHAMAR,RAMDAT LEKHRAJ CHAMAR,SONIYADEVI W/O RAMDAT CHAMAR,RAJESHKUMAR RAMDATRAI CHAMAR	MR VISHAL C MEHTA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI	BHALA ALA SHIVRAJBHAI (GADHVI),NILKANTH CONCAST PVT LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIYA,RELIANCE GENERAL INSURANCE COMPANY LTD,NEW INDIA ASSURANCE CO. LTD.	,MR VIBHUTI NANAVATI, (MR MAULIK J SHELAT)
44865	FA/1007/2016	31/08/2016	OIL & NATURAL GAS CORPORATION (INDIA) LTD.,	M/S TRIVEDI & GUPTA	SPECIAL LAND ACQUISITION OFFICER,SHANTABEN PRAHLADBHAI PATEL	RULE SERVED,KRUSHITA D DAVE
44866	FA/1009/2016	08/07/2016	ORIENTAL INSURANCE COMPANY LIMITED (SUBSIDIARY OF GENERAL CORPORATION OF INDIA),	MS KARUNA V RAHEVAR	NASIRHUSAIN MAHAMMADHUSAIN SHAIKH,HITESH JAYANTILAL PATEL	
44867	FA/1011/2016	28/07/2016	RATHVA NARVATSINH DIVALBHAI,	MR. HEMAL SHAH	MUSTUFA YUSUFBHAI BAGHWALA,GUJARAT STATE ROAD TRASNPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
44868	FA/1012/2016	10/08/2016	TOLSTOYA KUMAR HANOKBHAI KHARADI,	MR R.K.MANSURI	PETRIKBHAI MAVJIBHAI GAMETI,UNITED INDIA INSURANCE CO LTD,SHANKARJI JIVAJI ASARI,ORIENTAL INSURANCE COMPANY	RULE SERVED,MR JM BAROT,MR MITESH L RANGRAS,MR RATHIN P RAVAL
44869	FA/1013/2016	29/06/2016	M/S. SHREENATHJI DEVELOPERS - A PARTNERSHIP FIRM,PRAKASHBHAI AMBALALBHAI SHAH,TRUPTIBEN MUKESHBHAI AMIN,BHAMINIBEN DILIPBHAI SHAH	MR SP MAJMUDAR,MR SHAKTI S JADEJA	KANUBHAI NARSHIBHAI AMIN,SONALBEN NAVINBHAI AMIN,ASHISHBHAI KANUBHAI AMIN,SMITABEN HEMANTBHAI BHATT,DHANLAKSHMIBEN PRADYUMANRAY BHATT,GEETEBEN DEEPAKBHAI GAJJAR,VAMA DEEPAKBHAI GAJJAR,DECD. RAMBHAI VALLABHBHAI AMIN,MEENABEN PADMAKANTBHAI PATEL	,MR ISHAN MIHIR PATEL
44870	FA/1015/2016	26/07/2016	RATANBEN KANABHAI JADAV,LAXMIBEN RAMSINHBHAI JADAV,VARSHABEN RAMSINHBHAI JADAV,RASHMIBEN RAMSINHBHAI JADAV,ILABEN RAMSINHBHAI JADAV,RAVIBHAI RAMSINHBHAI JADAV	MS KIRAN D PANDEY	NATHABHAI B AAHIR,UNITED INDIA INSURANCE COMPANY LIMITED.,HASMUKHDAS TULSIDAS PABARI	,MR RATHIN P RAVAL
44871	FA/1017/2016	01/09/2016	REVABEN WD/O DINESHBHAI AMBAALAL VALAND,BHAVESH DINESHKUMAR VALAND-MINOR THRO' REVABEN WD/O DINESHBHAI A VALAND,ANKUR DINESHKUMAR VALAND-MINOR THRO' REVABEN WD/O DINESHBHAI A VALAND,AMBALAL KHUSHALBHAI VALAND,AMBABEN W/O AMBALAL VALAND	MR V B MALIK	SHAKLA AHMED RAMJANI ABDULMAJID,FARUKBHAI ABDULGANI MAFAT,NEW INDIA ASSURANCE CO LTD	,MR PALAK H THAKKAR
44872	FA/1018/2016	31/08/2017	CHANDRIKABEN RAMJIBHAI MAHESHWARI,ROHIT RAMJIBHAI MAHESHWARI - MINOR,BHAVESH RAMJIBHAI MAHESHWARI - MINOR,HIREN RAMJIBHAI MAHESHWARI - MINOR,KANJIBHAI KESHABHAI MAHESHWARI,LALBAI KANJIBHAI MAHESHWARI	MR VISHAL C MEHTA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI	SANJAYDAS RAJENDRADAS (DELETED),HASMUKHBHAI R THACKER,BAJAJ GENERAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI
44873	FA/1022/2016	04/07/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	IKBALHUSSAIN SAKURMAHAMMAD MAKRANI,JAYESHGIRU DAHYAGIRI GOSWAMI	,MR MTM HAKIM
44874	FA/1023/2016	04/07/2016	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KASAMBHAI RASULBHAI SHEIKH,JAYESHGIRU DAHYAGIRI GOSWAMI	,MR MTM HAKIM
44875	FA/1024/2016	22/08/2016	SHASHTRI JYOTIKABEN D/O. VASUDEV HARGOVANDAS AND W/O KIRTIKUMAR JETHALAL MAHETA,	MR. YOGENDRA THAKORE	THAKOR ANANDJI KALAJI,THAKOR MADHAJI KALAJI,UNITED INSURANCE COMPANY LIMITED.	,MR PALAK H THAKKAR
44876	FA/1031/2016	16/06/2016	VIRENDRAKUMAR HANSRAJBHAI BHUVA,	MR TUSHAR L SHETH	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA
44877	FA/1041/2016	26/07/2016	GUJARAT STATE PETROLEUM CORPORATION LIMITED,	MR ASPI M KAPADIA	ALKOR PETROO LIMITED,IVRCL LIMITED	MR AS VAKIL,BHARGAV KARIA & ASSO
44878	FA/1042/2016	26/07/2016	GUJARAT STATE PETROLEUM CORPORATION LIMITED,	MR ASPI M KAPADIA	ALKOR PETROO LIMITED,IVRCL LIMITED	MR AS VAKIL,BHARGAV KARIA & ASSO

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44879	FA/1045/2016	20/07/2016	MALABHAI KALABHAI SOLANKI,SOMABHAI RANABHAI PALA	MS ARCHANA P PATEL,MR JAGDHISH SATAPARA	ENABEN W/O GANIBHAI DHULIYA,KADAR GANI DHULIYA,JAVED GANI DHULIYA,JAHIDABEN GANI DHULIYA,MINOR SAJIABEN GANI DHULIYA THRO' ENABEN W/O GANIBHAI DHULIYA,MINOR SAHINABEN GANI DHULIYA THRO' ENABEN W/O GANIBHAI DHULIYA	MR CHIRAG H PAREKH
44880	FA/1053/2016	01/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	GOVINDBHAI BIJALBHAI PARMAR,DHANABHAI NAGABHAI BHARVAD,HARIBHAI SURABHAI SATIYA	RULE SERVED,RULE UNSERVED
44881	FA/1055/2016	01/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	PARSHOTTAMBHAI JIVABHAI MAKWANA,DHANABHAI NAGABHAI BHARVAD,HARIBHAI SURABHAI SATIYA	RULE SERVED,RULE UNSERVED
44882	FA/1061/2016	10/10/2018	POCHABHAI CHHAGANBHAI BHARWAD,JAMUBEN POCHABHAI BHARWAD,BENABEN VAJUBHAI BHARWAD,PRAVINBHAI VAJUBHAI BHARWAD,VINUBHAI VAJUBHAI BHARWAD,KHODABHAI VAJUBHAI BHARWAD	MR H M SHAH,MR KUNAL S SHAH	MAMCHAND S/O AMARSINGH (NOTICE DISPENSED WITH),NEW INDIA ASSURANCE CO. LTD.	,MR SANDIP C SHAH
44883	FA/1066/2016	07/09/2016	MAHESHBHAI DAYALJIBHAI PATEL,	MR VIRAT G POPAT	ANDHRA BANK,HARIDARSHAN BUILDCON PRIVATE LIMITED,STERLING INTERNATIONAL ENTERPRISE LIMITED,TUHIN SHAH,BINDU MAYURBHAI MAHENDRABHAI BHATT	,MR.HEMANG H PARIKH,MR RASESH H PARIKH
44884	FA/1072/2016	30/09/2016	GURDARSHAN SINGH S/O BALWANT SINGH,	MR YS RAJPUT,MR VIKRAM J THAKOR	.,	
44885	FA/1082/2016	27/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	SUBHASHBHAI RAMCHANDRA PRADHAN,NAGRAJAN RAMMURTI AYER,BAJAJ ALLIANZ GENERAL INSURANCE CO.,PRADHAN DILIPKUMAR RAMCHANDRA	
44886	FA/1083/2016	12/12/2018	NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	JAYANTIBEN MURARIBHAI PANDEY,MAJBUTSINH GAJUBHA GOHIL,DHARMESH VINODRAY THAKKAR	MR YATIN SONI,HCLS COMMITTEE,MR SHAIVANG D MEHTA,TATVDEEP J JANI,D K SHUKLA, (ALPESH P MACWAN)
44887	FA/1084/2016	13/10/2016	NATIONAL INSURANCE COMPANY LTD. BHAVNAGAR,	MR VIBHUTI NANAVATI	ALJIBHAI ANANDBHAI DANGAR,RAMABEN RAJUBHAI DANGAR,MINOR NEHABEN RAJUBHAI DANGAR,MINOR JAYRAJBHAI RAJUBHAI DANGAR,DEVUBEN KALUBHAI DANGAR	RULE SERVED,MR.HIREN M MODI
44888	FA/1085/2016	30/04/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR TANMAY B KARIA	CHAVDA GOMATBEN GALABHAI,CHAVDA ASHOKBHAI GALABHAI,CHAVDA KANTIBHAI GALABHAI,CHAVDA MUKESHBHAI GALABHAI,NARSHIBHAI @ NARESHBHAI SAVJIBHAI MAKWANA,SAVJIBHAI PARMARBHAI MAKWANA	MR DEVANG R BHATT,MR VIJAY H NANGESH
44889	FA/1087/2016	30/06/2016	VIVEKBHAI DINESHBHAI TRIVEDI,CHIRAGBHAI DINESHBHAI TRIVEDI	MR.HIREN M MODI	JAVEDBHAI ASHRAFBHAI SETA,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,MR AJAY R MEHTA
44890	FA/1088/2016	22/08/2016	PATEL CHANDRIKABEN WD/O NITINKUMAR VIRAMBHAI PATEL,PATEL SHARADKUMAR NITINKUMAR,PATEL PRIYABEN NITINKUMAR,PATEL PURIBEN VIRAMBHAI	MR JM BAROT	GANPATBHAI KHHODABHAI RAVAL,KANAIYALAL MAGANLAL PATEL,NEW INDIA INSURANCE COMPANY LTD,DELETED AS PER ORDER UNDER EXHIBIT - 19,BHAD AARVAL I. ROADWAYS,NEW INDIA INSURANCE COMPANY LTD	,MR AJAY R MEHTA
44891	FA/1091/2016	01/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	IBRAHIMBHAI TARMOHMED SIDA,NAGAJANBHAI SAJANBHAI KARAVADARA,VIJAYBHAI BADHABHAI PARMAR	
44892	FA/1093/2016	18/07/2016	GANSHYAMBHAI PARESHBHAI PATEL,	(MR PARESH M DARJI)	SEJALBEN W/O GANSHYAMBHAI PATEL AND D/O HIMMATBHAI NAGJIBHAI THAKKAR,	

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44893	FA/1095/2016	13/07/2016	MOHANBHAI MAGANBHAI PATEL,KAMUBEN MOHANBHAI PATEL,ROHITBHAI MOHANBHAI PATEL,NIRANJANBHAI MOHANBHAI PATEL,SHARDABEN MOHANBHAI PATEL,CHANDRIKABEN MOHANBHAI PATEL,NEETABEN MOHANBHAI PATEL,JIGNESHBHAI MOHANBHAI PATEL	MR ARPIT A KAPADIA	MIRAL VALLABHBHAI SURANI,NAGINBHAI CHHIMKABHAI PATEL	,MR DHAVAL D VYAS
44894	FA/1102/2016	07/07/2016	UJJWALA WD/O ARUN BONDE,KUM.HETAL @ DOLLY ARUN BONDE	MS ASHLESHA M PATEL	CHETAN BHAILAL JHALA,THE PRINCIPAL INDUSTRIAL TRAINING INSTITUTE GOVT. OF GUJARAT,THE UNITED INDIA INSURANCE CO.LTD	
44895	FA/1103/2016	20/06/2016	PRIYANKA WIFE OF SANJAYSINH RAJPUT,	(MR MAHENDRA K PATEL)	SANJAYSINH BIRENDRASINH RAJPUT,	
44896	FA/1105/2016	23/06/2016	DIPIKABEN W/O BALDEVSINH PARMAR D/O. RATANSINH J MAKAVANA,MINOR HEMAKSHI BALDEVSINH PARMAR(THROUGH MOTHER APPELLANTNO.1 DIPIKABEN PARMER)	MR YOGESH G KANADE,C B DHOLAKIA	PARMAR BALDEVSINH DHARMENDRASINH,	MR. MANOJ T DANAK
44897	FA/1106/2016	13/07/2016	CHIRAG BHAGAVAT PRASAD BRAHMBHATT,AMIT BHAGAVAT PRASAD BRAHMBHATT,KOKILABEN WD/O BHAGAVAT PRASAD CHUNILAL BRAHMBHATT	MR MTM HAKIM	GUJARAT S.T. CORPORATION,STATE OF GUJARAT	,MRS FALGUNI D PATEL
44898	FA/1107/2016	22/07/2016	JAYABEN MANSUKHBHAI BABARIYA,	MR. VISHAL P THAKKER	MANSUKHBHAI MANGABHAI BABARIYA,	(MR SUNIL C PATEL)
44899	FA/1108/2016	26/04/2017	THAKARSHIBHAI REVABHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
44900	FA/1109/2016	26/04/2017	HEIRS OF DECEASED POPATBHAI GANESHBHAI,TAKHUBEN ZAVERBHAI	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
44901	FA/1110/2016	26/04/2017	GHANSHYAMBHAI DAYARAMBHAI,JAGMALBHAI DAYARAMBHAI,JAGDISHBHAI DAYARAMBHAI,NANIBEN DAYARAMBHAI DALVADI	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
44902	FA/1111/2016	26/04/2017	HIRABHAI VASTABHAI DALVADI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
44903	FA/1112/2016	26/04/2017	HEIRS OF DECED CHHAGANBHAI KUBERBHAI DALVADI,KHETABHAI CHHAGANBHAI,SHANTABEN CHHAGANBHAI	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
44904	FA/1117/2016	28/07/2016	SHABANABEN D/O YUSUFBHAI SHAIKH,	MR VA MANSURI	ZAHIR ABBAS NISHAR AHMED MUNSHI,	MR. SOEB R. BHOHARIA,VALIMOHAMMED PATHAN
44905	FA/1118/2016	13/07/2016	AMRATLAL NAROTTAMDAS PATEL,LILABEN AMRATLAL PATEL,VIPULKUMAR AMRATLAL PATEL	MR JM BAROT	CHAUHAN AGADRAM RANGAJI, AOGHADJI RANGAJI CHAUHAN,BHANUBHAI SURABHAI BHARVAD,NEW INDIA INSURANCE COMPANY LTD	
44906	FA/1121/2016	17/04/2017	HIRARANI SURESHCHANDRA SHUKLA SINCE DECASED,MANOJKUMAR BHAILAL VAGHELA - ABATED,VILASPATI @ TINKI,D/O. SURESHCHANDRA SHUKLA	,ABATED,MR ASHISH M DAGLI	VARSHABEN SURESHKUMAR SHUKLA,MINOR VIKRANT SURESHCHANDRA SHUKLA, THROUGH GUARDIAN, VARSHA,COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANISATION,	,MR MTM HAKIM,MS E.SHAILAJA
44907	FA/1122/2016	17/09/2018	RANGITBHAI MANSINGBHAI KOLI (DECEASED THROUGH HIS LRS),MANSINGBHAI PUNABHAI PATEL,RATNIBEN W/O MANSINGBHAI PATEL	MR MAKBUL I MANSURI	BANWARILAL KALICHARAN MALI (DELETED),BALUBEN MOTISINGH CHAUHAN,NATIONAL INSURANCE COMPANY LTD.	DELETED,RULE SERVED,MR HAMESH C NAIDU
44908	FA/1123/2016	08/02/2017	REGIONAL MANAGER,	MR MG NAGARKAR	KOKILABEN JAWAHAR PANDYA,PUSHPABEN H BHATT,OFFICER ON SPECIAL DUTY	,MR PARESH M DAVE,AMAL PARESH DAVE
44909	FA/1127/2016	08/12/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	MANSINGBHAI FATABHAI ADD.,MUKESHBHAI MOTIBHAI KISHORI,KAMLABHAI MAKHIJIBHAI PATEL	RULE SERVED,RULE UNSERVED

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44910	FA/1133/2016	23/03/2017	THE ORIENTAL INSURANCE CO.LTD.,	MR RATHIN P RAVAL	VILIBEN RAMBHAI ZALA,MINOR ALPESH RAMBHAI ZALA,MINOR MAUSAM RAMBHAI ZALA,VIRAMBHAI MALDEBHAI ZALA,JETHIBEN VIRAMBHAI ZALA,ASWINBHAI PRABHUDASBHAI SHAH,NAGINDAS PRABHUDAS KARAVDIYA HEIRS AND LEGAL REPRESENTATIVES OF DECEASED,TARULATABEN MAHENDRABHAI KARAVADIYA,VISHALBHAI MAHENDRABHAI KARAVADIYA,MEHULBHAI MAHEDRABHAI KARAVADIYA,HARDIKBHAI MAHEDRABHAI KARAVADIYA	RULE NOT RECD BACK,RULE SERVED,MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI,MR NIKHIL S VYAS
44911	FA/1134/2016	22/04/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LAXMIBEN SANUBHAI BHURIA,MINOR UMABEN SANUBHAI BHURIA,MINOR SAPNABEN SANUBHAI BHURIA,MINOR VISHAL SANUBHAI BHURIA,SOMJIBHAI KHETIYABHAI BHURIA,JETLIBEN SOMJIBHAI BHURIA,JITHARABHAI VALJIBHAI PATEL,MOIZBHAI ALIHUSEN MOTORWALA	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM
44912	FA/1135/2016	22/04/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	BABUBHAI RAMJIBHAI BHURIA,MINOR SAPNABEN BABUBHAI BHURIA,MINOR HARESH BABUBHAI BHURIA,MINOR JAYESH BABUBHAI BHURIA,JITHARABHAI VALJIBHAI PATEL,MOIZBHAI ALIHUSEN MOTORWALA	RULE NOT RECD BACK,RULE UNSERVED,MR MTM HAKIM
44913	FA/1136/2016	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN DAYARAM VAGHJI,	
44914	FA/1137/2016	08/07/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN KALIDAS VAGHJI,	
44915	FA/1138/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAYARAM KALABHAI BRAHMAN,RANIBEN KALABHAI BRAHMAN,HEMABEN KALABHAI BRAHMAN,AMBABEN KALABHAI BRAHMAN,BHURABHAI KALABHAI BRAHMAN,MADHUBHAI KALABHAI BRAHMAN,ANUBEN KALABHAI BRAHMAN	MR HIMANSU M PADHYA
44916	FA/1139/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER	BRAHMAN BHIKHABHAI ISHVARBHAI HEIRS OF LATE BRAHMAN ISHVAR VASTA,	MR AV PRAJAPATI
44917	FA/1140/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN SHRIRAM BHALA,	MR AV PRAJAPATI
44918	FA/1141/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN GANPAT PREMJI,BRAHMAN KANJI PREMJI,BRAHMAN HAMIRA PREMJI,BRAHMAN RAGHNATH PREMJI,BRAHMAN HARJI PREMJI	MR AV PRAJAPATI
44919	FA/1142/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN SHRIRAMBHAI SHIVRAM,	MR AV PRAJAPATI
44920	FA/1143/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN KHEMJI KALA,BRAHMAN SHIVA KALA,BRAHMAN AMIRAM KALA	MR AV PRAJAPATI
44921	FA/1144/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN RAJARAM RUPABHAI,BRAHMAN GANPATBHAI RUPABHAI,BRAHMAN NANJIBHAI RUPABHAI,BRAHMAN RAMESHBHAI RUPABHAI	MR AV PRAJAPATI
44922	FA/1145/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN LAKHIRAM SHIVRAM,	MR AV PRAJAPATI
44923	FA/1146/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN BHURABHAI RAMESHVARBHAI,BRAHMAN DIVALIBEN RAMESHVARBHAI,BRAHMAN NAVUBEN RAMESHVARBHAI,BRAHMAN MAYARAMBHAI RAMESHVARBHAI,BRAHMAN SHRIRAMBHAI RAMESHVARBHAI,BRAHMAN RAMILABEN RAMESHVARBHAI	MR AV PRAJAPATI
44924	FA/1147/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN RAMJI KHENGAR,	MR AV PRAJAPATI
44925	FA/1148/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN RAMJIBHAI KALIDAS,BRAHMAN VAJARAM KALIDAS,BRAHMAN ABHERAM KALIDAS	MR AV PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44926	FA/1149/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN PREMJI LALAJI,BRAHMAN MANAJI VIRJI,BRAHMAN SHRIRAM DEVSHI,BRAHMAN KHEMJI DEVSHI	
44927	FA/1150/2016	30/06/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHMAN BHURA ISHVAR,BRAHMAN SHRIRAM ISHVAR,BRAHMAN HEMARAJ ISHVAR,BRAHMAN PREMJI ISHVAR,BRAHMAN JAIRAM ISHVAR,BRAHMAN DHARMABEN ISHVAR,BRAHMAN OKHIBEN ISHVAR	MR AV PRAJAPATI
44928	FA/1169/2016	27/07/2016	NIRMAL MAHENDRA MORABIA,	MR AR GUPTA,ADITYA A GUPTA	DEVAL ROHITKUMAR SHAH,	MR BA SURTI
44929	FA/1171/2016	07/07/2016	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL DAHYABHAI PRAHLADBHAI SINCE DECE. THRO' L/H.,CHAMPABEN W/O. PATEL DAHYABHAI PRAHLADBHAI (EXPIRED),ARVINDBHAI DAHYABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	DS AFF.NOT FILED (N),J K GANDHI
44930	FA/1173/2016	01/07/2016	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	PRAVINKUMAR KESHAVLAL PARMAR,	MR YOGEN N PANDYA
44931	FA/1175/2016	13/07/2016	SURESHBHAI PRAVINBHAI SONDARVA,	MR DIPAL R RAVAIYA	BHAVNABEN SURESHBHAI SONDARVA,	MR RAKESH B SHARMA
44932	FA/1176/2016	01/07/2016	MUKESHKUMAR VISHNUPRASAD BAROT,	MR JM BAROT	NITABEN W/O MUKESHBHAI VISHNUPRASAD BAROT AND D/O HASMUKHLAL BAROT,	
44933	FA/1191/2016	12/09/2016	SHAILESHKUMAR S/O KARMASHIBHAI ARJANBHAI KANANI,	MR YOGEN N PANDYA	GHANSHYAMBHAI POPATBHAI PATEL,ORIENTAL INSURANCE COMPANY LTD,BHATSINH BAVAJIRAJ GOHIL,ORIENTAL INSURANCE COMPANY LTD	NOTICE UNSERVED,MR ANAL S SHAH,SAHIL B TRIVEDI
44934	FA/1192/2016	20/07/2016	RAJESHBHAI KANTILAL CHOLERA,	MR PARTHIV A BHATT	SWATI ANANTRAY KARIYA,	MR AS ASTHAVADI,HCLS COMMITTEE
44935	FA/1193/2016	19/10/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	SAVITABEN WD/O ISHVARBHAI DHANDHLA,NAMRATA D/O ISHVARBHAI DHANDHLA,KAVITABEN D/O ISHVARBHAI DHANDHLA,NANDKISHOR S/O ISHVARBHAI DHANDHLA,HARSHITA D/O ISHVARBHAI DHANDHLA,TRILOK S/O ISHVARBHAI DHANDHLA,PRABHASHANKAR RAVJIBHAI DHANDHLA (FATHER OF DECD.),PANKUNVARBEN PRABHASHANKAR DHANDHLA,JENTILAL MANJIBHAI MAKWANA,THAKARSHIBHAI DHARAMSHIBHAI DHAMELIYA	
44936	FA/1194/2016	16/11/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	URVASHIBEN KISHORBHAI MEHTA,KHYATIBEN KISHORBHAI MEHTA,DANISH KISHORBHAI MEHTA,JASUMATIBEN NATHALAL MEHTA,JAGDISHSINH R GOHIL,MOHANBHAI K CHAUHAN,SURESHBHAI N MEHTA	RULE SERVED,MR BHAVESH BABARIYA,JAIVIK UDAY BHATT,MILAN R MARUTI
44937	FA/1195/2016	23/11/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHKUMAR NATHALAL MEHTA,JAGDISHSINH R GOHIL,MOHANBHAI K CHAUHAN	MR BHAVESH BABARIYA,JAIVIK UDAY BHATT,MILAN R MARUTI
44938	FA/1197/2016	10/08/2016	JAYSHRIBEN WD/O SURESHKUMAR RAMANBHAI VANKAR,MINOR PRATIKSHA SURESHKUMAR VANKAR,MINOR HARDIK SURESHKUMAR VANKAR,RAMANBHAI SOMABHAI VANKAR,SHANTABEN RAMANBHAI VANKAR	MR.HIREN M MODI	BHUPENDRA JASVANTLAL MAHAJAN,CHIEF OFFICER, MUNICIPALITY , GODHRA,NEW INDIA ASSURANCE CO. LTD.,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED BY DS,MR AJAY R MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44939	FA/1198/2016	10/08/2016	SHANTABEN RAMANBHAI VANKAR,	MR.HIREN M MODI	BHUPENDRA JASVANTLAL MAHAJAN,CHIEF OFFICER, MUNICIPALITY , GODHRA,NEW INDIA ASSURANCE CO. LTD.,MOHAMADHANIF YUSUFBHAI MANSURI,JAYSHRIBEN WD/O SURESHKUMAR RAMANBHAI VANKAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED BY DS,MR AJAY R MEHTA,MR MEHUL H RATHOD
44940	FA/1201/2016	10/03/2017	RAKESH RAMANBHAI PATEL,	MR DAIFRAZ HAVEWALLA	CHAMANBHAI S PARMAR,MEHULBHAI M. KOTHARI,NATHABHAI M. PATEL,DR. K.K.PATEL,MAGANBHAI PARKHABHAI BAROT,RAMESHBHAI HARISHCHANDRA CHOKSHI,PANKAJBHAI CHUNIBHAI SHAH,CHARITY COMMISSIONER, GUJARAT STATE,DIGVIJAYSINH RANJITSINH RATHOD	
44941	FA/1202/2016	22/12/2016	GAIL (INDIA) LTD,	MR VISHWAS K SHAH	M/S. FILATEX INDIA LTD,MADHAV BHAGERIA	,MR RAMNANDAN SINGH
44942	FA/1213/2016	20/08/2018	HEIRS OF DECD. VELABHAI VALALBHAI,RAMUBEN VELABHAI (DELETED),DEVSHIBHAI VELABHAI,AAMBABHAI VELABHAI,TALSHIBHAI VELABHAI,SHIVABHAI VALABHAI,BHIMJIBHAI VALABHAI	DELETED,MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44943	FA/1214/2016	20/08/2018	SHIVABHAI VALJIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44944	FA/1215/2016	20/08/2018	NARANBHAI MOHANBHAI,TALSHIBHAI MOHANBHAI,SAVITABEN MOHANBHAI,MANJUBEN MOHANBHAI,HANSABEN MOHANBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44945	FA/1216/2016	20/08/2018	ARJANBHAI HARIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44946	FA/1217/2016	20/08/2018	THAKARSHIBHAI KARSANBHAI,MANJJBHAI KARSANBHAI,VELABHAI KARSANBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44947	FA/1218/2016	20/08/2018	VASHRAMBHAI KANJIBHAI,DHIRUBHAI SHIVABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44948	FA/1219/2016	20/08/2018	RAVJIBHAI THAKARSHIBHAI,DAHYABHAI SAVJIBHAI,KANJIBHAI SAVJIBHAI,HEIRS OF DECD. PITAMBARBHAI SAVJIBHAI,PURIBEN PITAMBARBHAI,FULIBEN PITAMBARBHAI,KHIMJIBHAI PITAMBARBHAI,DHARAMSHIBHAI PITAMBARBHAI,BHUPATBHAI PITAMBARBHAI,HEIRS OF DECD. AAMBABHAI SAVJIBHAI,GOVINDBHAI AAMBABHAI,HEIRS OF DECD. SHANTUBEN WD/O AAMBABHAI SAVJIBHAI,GOVINDBHAI AAMBABHAI,SAMJUBEN AAMBABHAI,LADUBEN AAMBABHAI,SATUBEN AAMBABHAI,DAVALBEN AAMBABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44949	FA/1220/2016	20/08/2018	DAHYABHAI SAVJIBHAI,RAVJIBHAI THAKARSHIBHAI,JIVRAJBHAI THAKARSHIBHAI,KANJIBHAI SAVJIBHAI,HEIRS OF DECD. PITAMBARBHAI SAVJIBHAI,PURIBEN PITAMBARBHAI,FULIBEN PITAMBARBHAI,KHIMJIBHAI PITAMBARBHAI,DHARAMSHIBHAI PITAMBARBHAI,BHUPATBHAI PITAMBARBHAI,VALJIBHAI THAKARSHIBHAI,HEIRS OF DECD. AAMBABHAI SAVJIBHAI,GOVINDBHAI AAMBABHAI,HEIRS OF DECD. SHANTUBEN WD/O AAMBABHAI SAVJIBHAI,GOVINDBHAI AAMBABHAI,SAMJUBEN AAMBABHAI,LADUBEN AAMBABHAI,SATUBEN AAMBABHAI,DAVALBEN AAMBABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44950	FA/1221/2016	20/08/2018	DHARAMSHIBHAI KANJIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44951	FA/1222/2016	20/08/2018	HEIRS OF DECD. RAGHAVBHAI AMARSHIBHAI,RAJUBHAI RAGHAVBHAI,RAMBHABEN RAGHAVBHAI,RAMJIBHAI AMARSHIBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44952	FA/1223/2016	20/08/2018	UKABHAI HARIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44953	FA/1224/2016	20/08/2018	PRABHABEN LABHUBHAI,KAMLABEN LABHUBHAI,DHIRUBHAI LABHUBHAI,ISHWARBHAI LABHUBHAI,LILIBEN LABHUBHAI,HIMATBHAI LABHUBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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44954	FA/1225/2016	20/08/2018	ISHVARBHAI DHARAMSHIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44955	FA/1226/2016	20/08/2018	FULJIBHAI MITHABHAI,HEIRS OF DECD. KARSHANBHAI AMARSHIBHAI,SHAMBHUBHAI KARSHANBHAI,GAURIBEN KARSHANBHAI,HEIRS OF DECD. TALSHIBHAI KARSHANBHAI,VIPULBHAI TALSHIBHAI,SONALBEN TALSHIBHAI,KAILASHBEN TALSHIBHAI,MADHUBEN TALSHIBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44956	FA/1227/2016	20/08/2018	MEGHJIBHAI KANJIBHAI,DAYABHAI KANJIBHAI,HEIRS OF DECD. TALSHIBHAI KANJIBHAI,PRAVINBHAI TALSHIBHAI,JAGDISHBHAI TALSHIBHAI,GITABEN TALSHIBHAI,BHARTIBEN TALSHIBHAI,RAMUBEN TALSHIBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44957	FA/1228/2016	20/08/2018	HEIRS OF DECD. KARAMSHIBHAI AMBABHAI,VALLABHBHAI KARAMSHIBHAI,KHODIDAS KARAMSHIBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44958	FA/1229/2016	20/08/2018	TALSHIBHAI PRAGBHAI,LALJIBHAI PRAGBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44959	FA/1230/2016	20/08/2018	JILUBHAI FULABHAI,DADUBHAI FULABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44960	FA/1231/2016	20/08/2018	LAXMANBHAI DEVRAJBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44961	FA/1232/2016	20/08/2018	RAMJIBHAI AMARSHIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44962	FA/1233/2016	20/08/2018	KESHAVBHAI BHAGABHAI,ZAVERBHAI BHAGABHAI,DINESHBHAI BHAGABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44963	FA/1234/2016	20/08/2018	KANTIBHAI @ KANJIBHAI MADHABHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44964	FA/1235/2016	20/08/2018	DHANJIBHAI POPATBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44965	FA/1236/2016	20/08/2018	RAGHAVBHAI NANJIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44966	FA/1237/2016	20/08/2018	JERAMBHAI VALABHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44967	FA/1238/2016	20/08/2018	ZAVERBHAI MADHABHAI,MANJIBHAI MADHABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44968	FA/1239/2016	20/08/2018	GHANSHYAMBHAI OGHADBHAI,KANTIBHAI OGHADBHAI,OGHADBHAI MADHABHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44969	FA/1240/2016	20/08/2018	HEIRS OF DECD. PARSHOTTAMBHAI THOBHANBHAI,DAYALBHAI PARSHOTTAMBHAI,MOHANBHAI PARSHOTTAMBHAI,POPATBHAI PARSHOTTAMBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44970	FA/1241/2016	20/08/2018	KALYANBHAI DHARAMSHIBHAI,VELJIBHAI DHARAMSHIBHAI,RADHABEN WD/O DHARAMSHIBHAI RANCHHODBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
44971	FA/1242/2016	14/12/2018	PARTH HAREN SHAH,	MR YATIN SONI,PARTH H PATEL	ETTISHRI D/O BABUSINGH RAJPUT,	MR RJ GOSWAMI
44972	FA/1244/2016	15/09/2016	KEHAVBHAI BHAILALBHAI VALA,	MR DP JOSHI,MR HJ DHOLAKIA	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR,TALUKA DEVELOPMENT OFFICE,TALATI- CUM- MANTRI	
44973	FA/1246/2016	31/07/2018	PARVATIBEN TULSIBHAI PATEL,	MS SUDHA R GANGWAR	PASCHIM GUJARAT VIJ COMPANY LTD,M/S. PRIYADARSHINI OXYGEN PVT LTD.,RAMABEN L PATEL,NIRUBEN DHANJIBHAI PATEL,VASANTBEN BABUBHAI PATEL,DHANJIBHAI VASHRAMBHAI PATEL,VINOD PARSHOTHAMBHAI JOTANIYA	NOTICE NOT RECD BACK,NOTICE UNSERVED

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44974	FA/1253/2016	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PADAMA RAMIT KAPUR,MADANLAL DOLAJI KHATRI,BHANUBEN MADANLAL KHATRI,MINOR BHAVNABEN MADANLAL KHATRI,MINOR GANESHIBBEN MADANLAL KHATRI,MINOR KESHARBEN MADANLAL KHATRI,MINOR BHAGVATIBEN MADANLAL KHATRI,MINOR BHERULAL MADANLAL KHATRI,KANKUBEN DOLAJI KHATRI,AJAY RADHE SHARMA	,NOTICE UNSERVED,MR AMIT N PATEL,SAHIL B TRIVEDI
44975	FA/1261/2016	05/12/2016	RATHOD RUPABA GULABSANG,	(MR PARESH M DARJI)	LAXMANBHAI ADESINHBHAI GOHELRESI,SOLANKI NATUBHAI PRABHATBHAI,NATIONAL INSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR
44976	FA/1262/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT DEVJI RAGNATH,	MR VIRAL J DAVE
44977	FA/1263/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT OKHIBEN GAJA VAGHA,	MR VIRAL J DAVE
44978	FA/1264/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LATE KHUMBHAR HARSANGBHAI VALABHAI,KHUMBHAR VAKTA HARSANG SINCE DECE. THRO.' L/H.,PARKHA VAKTA HARSANG,KUMBHAR NILABEN WD/O, VAKTA HARSANG,KUMBHAR JEHUBEN D/O. VAKTA HARSANG,KUMBHAR SHANKARBHAI S/O. . VAKTA HARSANG,KUMBHAR BHURABHAI S/O. . VAKTA HARSANG,KUMBHAR SARDABEN D/O. . VAKTA HARSANG	,MR VIRAL J DAVE
44979	FA/1265/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	LATE RAJPUT SHANKAR RUDA,RAJPUT RUDIBEN W/O RUDHIRA	
44980	FA/1266/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT BHANA SARUPA,	MR VIRAL J DAVE
44981	FA/1267/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT BHURAJI BHANAJI,	MR VIRAL J DAVE
44982	FA/1268/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT RUGNATHJI KALUJI,	
44983	FA/1269/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RANCHOD GAGA KUMBHAR,ABHA GAGA KUMBHAR,ISHWAR GAGA KUMBHAR	MR VIRAL J DAVE
44984	FA/1270/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	LAXMI MAVA KHUMBHAR,GANGARAM MAVA KHUMBHAR,RANCHOD MAVA KUMBHAR,GAVDAS BUDAR KHUMBHAR	,MR VIRAL J DAVE
44985	FA/1271/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT HAIBEN MANJI,	MR VIRAL J DAVE
44986	FA/1272/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT AJOTIBEN RUPSI HARKHA,	MR VIRAL J DAVE
44987	FA/1273/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	KOLI THAKOR BHIKHAJI BHANAJI SINCE DECE. THRO.; L/H.,KOLI JABIBEN WD/O. BHIKHAJI BHANAJI,KOLIBEN DIVALIVBEN D/O. BHIKHAJI BHANAJI,KOLI RAMILABEN D/O. BHIKHAJI BHANAJI,KOLI MUKESH @ GANPAT S/O. BHIKHAJI BHANAJI,KOLI SHARDABEN D/O. BHIKHAJI BHANAJI,KOLI VIMLABEN D/O. BHIKHAJI BHANAJI	,MR VIRAL J DAVE
44988	FA/1274/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	KOLI KANJI BHAGVAN SINCE DECESED,KOLI KESHRIBEN WD/O KANJI BHAGVAN,KOLI SHANKARBHAI S/O. KANJI BHAGVAN,KOLI CHAMANBHAI S/O. KANJI BHAGVAN,KOLI NILABEN D/O. KANJI BHAGVAN,KOLI MANJUBEN D/O. KANJI BHAGVAN,KOLI BANIBEN D/O. KANJI BHAGVAN	,MR VIRAL J DAVE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
44989	FA/1275/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	KANJI BHAGA KOLI,RANGNATH BHAGA KOLI,RAYCHAN BHAGA KOLI SINCE DECE. THRO.' L/H.,KOLI NAJUBEN WD/O. RAYCHAND BHAGA,KOLI MERUBHAI S/O. RAYCHAND BHAGA,DECE. HANSABEN D/O. RAYCHAND BHAGA,DECE. PRATAPBHAI S/O. RAYCHAND BHAGA,KOLI JAMNABEN D/O. RAYCHAND BHAGA	
44990	FA/1276/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	KOLI RAGHNATHJI BHAGVANJI,	
44991	FA/1277/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	KOLI RAYCHANDJI BHAGVANJI SINCE DECE. THRO.' L/H.,KOLI NAJUBEN W/O. RAYCHAND BHAGA,KOLI MERUBHAI S/O.RAYCHAND BHAGA,DECE. HANSABEN D/O. RAYCHAND BHAGA,DECE. PRATAPBHAI D/O. RAYCHAND BHAGA,KOLI JAMNABEN D/O. RAYCHAND BHAGA	,MR VIRAL J DAVE
44992	FA/1278/2016	14/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	RAJPUT OKHAJI KARNAJI,RAJPUT GANGABEN OKAHJI,RAJPUT ISHWARBHAI OKHAJI,RAJPUT VIHAJI OKHAJI,RAJPUT LAXMIBEN OKHAJI	,MR VIRAL J DAVE
44993	FA/1279/2016	07/07/2016	M.NAYAB COLLECTOR SHAHEB SHREE,	GOVERNMENT PLEADER	RABARI NAGABHAI KALABHAI,RABARI MADHABHAI KALABHAI,RABARI SEJIBEN KALABHAI	,MR VIRAL J DAVE
44994	FA/1280/2016	07/07/2016	M.KARYAPALAK ENGINEER SHREE DIVISION,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	KUMBHAR RATA VALA SINCE DECEASED,KUMBHAR SANJUBEN WD/O. RATA VALA,KUMBHAR KARIBEN D/O. RATA VALA,KUMBHAR HIRABHAI S/O. RATA VALA,KUMBHAR SHANKARBHAI S/O. RATA VALA,KUMBHAR RANIBEN D/O.RATA VALA,KUMBHAR NILABEN D/O. RATA VALA,KUMBHAR RAMJIBHAI S/O. RATA VALA,KUMBHAR ISHWARBHAI S/O. RATA VALA	,MR VIRAL J DAVE
44995	FA/1282/2016	07/07/2016	MINOR HANSRAJ JUMMA KOLI,	MR.HIREN M MODI	PASCHIM GUJARAT VIJ COMPANY LTD,	(MR J V BHAIRAVIA)
44996	FA/1283/2016	12/07/2016	RAMJI KHIMJI AHIR,LAXMIBEN RAMJI AHIR	MR.HIREN M MODI	RANCHODSINH GUMANSINH RATHOD,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD	
44997	FA/1290/2016	03/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	CHANDRAKANTBHAI PARSOTTAMBHAI CHHAG,VIPULBHAI KARSANBHAI CHAVDA,UNITED INDIA INSURANCE COMPANY LIMITED.,NAGHERA RASIK HAJABHAI	
44998	FA/1292/2016	26/08/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	AMRUTBEN @ AMRATBEN GAGJIBHAI DHAMELIA,KAMKLESHBHAI GAGJIBHAI DHAMELIA,HITESHBHAI GAGJIBHAI DHAMELIA,JANAKBHAI K DHAMELIA	RULE SERVED
44999	FA/1293/2016	26/08/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	ASHABEN PRATAP @ ARJUNBHAI VADHER,MINOR DHRUVI PRATAP@ ARJUNBHAI VADHER,KANJIBHAI DAYABHAI VADHER,LABHUBEN KANJIBHAI VADHER,NARENDRASINH T GOHIL	RULE SERVED
45000	FA/1295/2016	10/02/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	DEEPSINH MANSINH CHAUHAN,VIKRAMBHAI RAISINHBHAI CHAUHAN	NOTICE SERVED,(MR PARESH M DARJI)
45001	FA/1300/2016	03/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MINOR HEMAL THRU HIS GUARDIAN BABUBHAI TRIBHUVANDAS THANNA,VIPULBHAI KARSANBHAI CHAVDA,UNITED INDIA INSURANCE COMPANY LIMITED.,CHANDRAKANTBHAI PARSOTTAMBHAI CHHAG,NAGHERA RASIK HAJABHAI	
45002	FA/1304/2016	11/01/2017	NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	JAYANTISINH KALUSINH CHAUHAN,KISHORSINH BALUSINH ZALA	RULE SERVED,SHRIKAR H BHATT
45003	FA/1317/2016	27/06/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SHARDABEN RANCHODBHAI BARAIYA,VORA ALTAFBHAI GULAMBHAI(DELETED),VORA RAZZAKBHAI SIRAJBHAI	DELETED,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45004	FA/1318/2016	27/06/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LILABEN KANUBHAI CHAVDA,VORA ALTAFBHAI GULAMNABI(DELETED),VORA RAZZAKBHAI SIRAJBHAI	DELETED,RULE SERVED
45005	FA/1325/2016	27/06/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHARATBHAI MANGALBHAI AMBALAL CHAVDA,VORA ALTAFBHAI GULAMNABI (DELETED),VORA RAZZAKBHAI SIRAJBHAI	DELETED,RULE SERVED
45006	FA/1326/2016	19/08/2016	ABUBAKAR DAVJI BHULA,MUSEJI DAVJI BHULA	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,GUJARAT INDUSTRIES POWER CO LTD	
45007	FA/1327/2016	30/03/2017	LILABEN WD/O KALUBHAI GHUDABHAI MEVADA,MERUBHAI KALUBHAI MEVADA,MINOR SHITALBEN MEVADA,MINOR MITTALBEN KALUBHAI MEVADA,LILIBEN GHUDABHAI MEVADA	MR VAIBHAV A VYAS	CHOTERAM MANGALRAM JABAR,NEW INDIA ASSURANCE CO. LTD.,DIVYARAJSINH P ZALA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR
45008	FA/1332/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	LAXMIBEN MAHENDRABHAI PADIYAR,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45009	FA/1333/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MINOR AKSHAYBHAI GANPATBHAI PADIYAR,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45010	FA/1334/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	RAVJIBHAI SOIMABHAI PADIYAR,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45011	FA/1335/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MEENABEN SHANKARBHAI PADIYAR,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45012	FA/1336/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	HARIBHAI SHANTILAL PADIYAR,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45013	FA/1337/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MANJULABEN PUNJABHAI SOLANKI / CHAUHAN,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45014	FA/1338/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	JASHODABEN ARJUNBHAI SOLANKI,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45015	FA/1339/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	REKHABEN KIRANBHAI PADIYAR,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	
45016	FA/1340/2016	21/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MINOR KARANBHAI ARJUNBHAI SOLANKI,RAFIKKHAN MANJURKHAN PATHAN,KANTIBHAI K PATEL,NATIONAL INSURANCE COMPANY LTD.,NARSINHBHAI B SINDHA,NANSINGBHAI KHUMANSING GOHIL	

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45017	FA/1356/2016	29/03/2017	GITABEN SANATBHAI SHAH,	MR KASHYAP R JOSHI	SUN PHARMA INDUSTRIES LTD,KRUPABEN KARTIK SHAH	NANAVATI ASSOCIATES,HCLS COMMITTEE,MR P B KHAMBHOLJA
45018	FA/1360/2016	13/07/2016	AVNI RAJENDRAKUMAR SONI,	MR HARSHADRAY A DAVE	.,	
45019	FA/1362/2016	30/08/2016	LEGAL HEIRS OF DECD. SHARDABEN D/O NATHAJI JUGAJI THAKORE,BAKAJI JUHAJI SOLANKI,ARVINDJI JUHAJI THAKORE,RANJANBEN BUDHAJI D/O JUHAJI SOLANKI,JYOTSNABEN GAMAJI D/O JUHAJI SOLANKI,SANTOKBEN D/O NATHAJI JUGAJI THAKORE,SAMUBEN D/O NATHAJI JUGAJI THAKORE	MR JV VAGHELA	BALUBEN WD/O BALDEVJI NATHAJI THAKORE,RAMSANGJI BALDEVJI NATHAJI THAKORE,BABUBEN JESANGBHAI DESAI,USHABEN SANTRAMBHAI KHANCHAND,PRITIBEN TARUNBHAI KHANCHAND,GAURAVBHAI SANTRAMBHAI KHANCHAND,MRUNALBHAI SANTRAMBHAI KHANCHAND,TARUNBHAI SANTRAMBHAI KHANCHAND,SUSHILABEN INDRAVADAN PATEL,PARESHBHAI INDRAVADAN PATEL,RAJESHWARI INDRAVADAN PATEL,MANISH DHABARBHAI PATEL,DHEBARBHAI ATMARAM PATEL,NEEPA MANISHBHAI PATEL,DIMPLE DEBHARBHAI PATEL,SUNITABEN DEBHARBHAI PATEL,NEELAMBEN ALPESHKUMAR PATEL,REETA AASHISHKUMAR PATEL,PARULBEN INDRAVADAN PATEL,JIVIBEN ATMARAM PATEL,DEBHARBHAI ATMARAM PATEL , H.U.F.,SANJAY K LAGHAWALA VAHIVATKARTA OF PARTNERSHIP FIRM OF M/S DEV PROJECTS	
45020	FA/1363/2016	20/07/2016	JAKSHIBHAI SAJANBHAI BHARWAD,KUNWARBEN SAJANBHAI BHARWAD,PARMIBEN SAJANBHAI BHARWAD,DHULIBEN WD/O LAKSHMANBHAI SAJANBHAI BHARWAD,HARESHBHAI LAKSHMANBHAI BHARWAD,DASHARATHBHAI LAXMANBHAI BHARWAD,BHARTIBEN LAKSHMANBHAI BHARWAD,SURESHKUMAR LAKSHMANBHAI BHARWAD,RAJESHKUMAR LAKSHMANBHAI BHARWAD,MONGHIBEN D/O SAJANBHAI KHODABHAI AND W/O POPATBHAI MALABHAI,DECD. VANIBEN D/O SAJANBHAI KHODABHAI AND W/O BHULABHAI CHHAGANBHAI,JESANGBHAI BHULABHAI BHARAWAD,HARIBHAI BHULABHAI BHARWAD,RAMESHBHAI BHULABHAI BHARAWAD,DASHARATHBHAI BHULABHAI BHARWAD,BHARATBHAI JAKSHIBHAI BHARAWAD,MAHENDRABHAI JAKSHIBHAI BHARAWAD,DILIPBHAI JAKSHIBHAI BHARAWAD,LILABEN D/O JAKSHIBHAI SAJANBHAI,GITABEN D/O JAKSHIBHAI SAJANBHAI,JYOTSANABEN D/O JAKSHIBHAI SAJANBHAI	MR CP CHAMPANERI	RAJENDRA NATWARLAL PATEL,KAMLESHBHAI AMBALAL CONTRACTOR,JAYASHREEBEN KAMLESHBHAI CONTRACTOR,LALANBHAI KAMALESHBHAI CONTRACTOR,LAKSHMIBEN KAMLESHBHAI CONTRACTOR,BHARATBHAI GIRDHARLAL PANDYA	,MR SHITAL R PATEL
45021	FA/1365/2016	14/10/2016	KAMLESHBHAI NAVINCHANDRA SHAH,	MS ARCHANA R ACHARYA	AMAR CONSTRUCTION COMPANY (A DIVISION OF AMARSHIV CONSTRUCTION PVT LTD),	MR P P MAJMUDAR
45022	FA/1366/2016	20/11/2017	JAGDISHCHANDRA SOMABHAI VEGDA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MINOR PRASHU JAGDISHCHANDRA VEGDA,	MR PRADIP J PATEL,MR. RAJESH G BAROT
45023	FA/1368/2016	17/11/2016	THAKORBHAI NATHUBHAI PATEL,NANUBHAI NATHUBHAI PATEL	MR RC JANI	PUSHPRAM JANAEDHAN BHATT,PANKAJKUMAR R PATEL,RAMESHKUMAR BALUBHAI PATEL,BALVANTBHAI JAMNADAS PATEL,HARIBHAI KESHAVBHAI PATEL,MAMLATDAR , CHORYASI,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	

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45024	FA/1370/2016	06/02/2017	KOLI NATHUBHAI RAMABHAI BARAIYA,KOLI KALIBEN D/O RAMABHAI (DELETED VIDE ORDER PASSED BELOW EXH. 29),KOLI BHIKHA NARANBHAI BARAIYA,KOLI CHAMANBHAI NARANBHAI BARAIYA,KOLI SEJIBEN W/O KHIMA RAMA BARAIYA,KOLI KESUBHAI KHIMABHAI BARAIYA,KOLI DHANJIBHAI KHIMABHAI BARAIYA,KOLI DEVIBEN D/O KHIMA RAMA BARAIYA,KOLI VALIBEN W/O KHIMA RAMA BARAIYA,KOLI GITABEN D/O KHIMA RAMA BARAIYA,KOLI HIRUBEN D/O KHIMA RAMA BARAIYA	MR MEHUL S SHAH	KOLI RANIBEN NARANBHAI BARAIYA,KOLI DANABHAI BHIKHABHAI BARAIYA,KOLI JADAVBHAI KHIMABHAI BARAIYA,PATNI SULTANBHAI DADABHAI	,MR. SAHIL M SHAH
45025	FA/1374/2016	14/09/2019	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KUNDANBEN DILIPBHAI BHADJA,MINOR KRUTIBEN DILIPBHAI BHADJA,RALIYATBEN RAMJIBHAI BHADJA,RAMJIBHAI AMBABHAI BHADJA,SAMATBHAI MERAMANBHAI MODHVADIYA,POPATBHAI MERAMANBHAI MODHVADIYA,NEW INDIA ASSURANCE CO. LTD.,CHHELUBHAI DHANJIBHAI SATIYA,DHANJIBHAI NAGABHAI SATIYA	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
45026	FA/1375/2016	04/10/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	ANITABEN WD/O ANILBHAI SHRIPAD DEVKULE,TRUPTI ANILBHAI DEVKULE,RAJANIKANT RAMANBHAI PATEL,SHANTILAL JAMNDAS PATEL	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR.HIREN M MODI
45027	FA/1378/2016	27/09/2016	PALUBEN RUPABHAI PARMAR (MOTHER),	MR. HEMAL SHAH	PRADEEPBHAI KISHORBHAI KESHVALA MER,NEW INDIA ASSURANCE CO. LTD.,DINESHBHAI JETHUBHAI PARMAR,FUTURE GENERAL INDIA INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR YOGI K GADHIA
45028	FA/1379/2016	12/09/2017	VITTALBHAI CHAMPABHAI VAGHRI,NANDABHAI VITTALBHAI VAGHRI,RANJIT VITTALBHAI VAGHRI,SARJUBHAI VITTALBHAI VAGHRI,ASHVINBHAI VITTALBHAI VAGHRI,BHARTIBEN VITTALBHAI VAGHRI,MINABEN VITTALBHAI VAGHRI,KAILASHBEN VITTALBHAI VAGHRI	MR VIRAL K SALOT	PRABHATBHAI SHAKRABHAI RABARI,JADIBEN PRABHATBHAI RABARI,ISHWAR PRABHATBHAI RABARI,MOHANBHAI PRABHATBHAI RABARI,VASIBHAI PRABHATBHAI RABARI,NARANBHAI PRABHATBHAI RABARI,SHANKABHAI PRABHATBHAI RABARI,VALIBHAI PRABHATBHAI RABARI,JASHIBEN PRABHATBHAI RABARI	
45029	FA/1380/2016	14/07/2016	HANSABEN @ HANSBAI BUDHARAM MAHESHWARI WD/O BUDHARAM AATMARAM MAHESHWARI,NIRMALA BUDHARAM MAHESHWARI D/O BUDHARAM AATMARAM MAHESHWARI,DAKSHA BUDHARAM MAHESHWARI D/O BUDHARAM AATMARAM MAHESHWARI,ARUNA BUDHARAM MAHESHWARI D/O BUDHARAM AATMARAM MAHESHWARI,USHA BUDHARAM MAHESHWARI D/O BUDHARAM AATMARAM MAHESHWARI,MASTER MAYANK BUDHARAM MAHESHWARI D/O BUDHARAM AATMARAM MAHESHWARI,AATMARAM VELJI MAHESHWARI F/O BUDHARAM AATMARAM MAHESHWARI,VALBAI AATMARAM MAHESHWARI M/O LATE BUDHARAM AATMARAM MAHESHWARI	MR MTM HAKIM	GOVIND MALSHI DANICHA,KANJI NARAN MAHESHWARI,NEW INDIA ASSURANCE CO. LTD.	
45030	FA/1385/2016	26/09/2016	NATIONAL INSURANCE COMPANY LTD. BHAVNAGAR,	MR VIBHUTI NANAVATI	RANJITBHAI JIVABHAI DODIA,PRAVINBHAI D MAKWANA,SONUBEN VELJIBHAI KANTARIA,MINOR NIKUL VELJIBHAI KANTARIA THRU SONUBEN VELJIBHAI KANTARIA,MINOR ARTIBEN VELJIBHAI KANTARIA THRU SONUBEN VELJIBHAI KANTARIA,MINOR NITIN VELJIBHAI KANTARIA THRU SONUBEN VELJIBHAI KANTARIA,HARJIBHAI VALABHAI KANTARIA,KANKUBEN HARJIBHAI KANTARIA	RULE SERVED

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45031	FA/1388/2016	28/07/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEMLATABEN VINODBHAI BHAGODARA,GLAJINBHAI VINODBHAI BHAGODARA,PRASHANTBHAI VINODBHAI BHAGODARA,SANDEEPBHAI VINODBHAI BHAGODARA,HANABEN ESUDAS BHAGODARA,TAUFIKMIYA YAKUBMIYA SHAIKH	
45032	FA/1390/2016	24/10/2018	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	RAJENDRASINH M VADHER,HIMANSHUBHAI JAYANTILAL BHAVSAR,RANJITSINH CHENAJI VADHER	RULE NOT RECD BACK,RULE SERVED,MR JIGAR G GADHAVI
45033	FA/1398/2016	15/09/2017	HUMLIBEN WD/O DHANABHAI SHAKRABHAI BHABHOR,HETALBEN DHANABHAI BHABHOR,DAXABEN DHANABHAI BHABHOR,SAROJBEN DHANABHAI BHABHOR,LAXMIBEN DHANABHAI BHABHOR,MINOR ANITABEN DHANABHAI BHABHOR,MINOR VIRENDRASINH DHANABHAI BHABHOR,SUREKHABEN D.BHABHOR	,MR.HIREN M MODI	NIJAMUDDIN GANIBHAI SHAIKH,ABDULBHAI GANIBHAI SHAIKH,BHARTI AXA GENERAL INSURANCE CO.LTD.	SERVED BY AFFIX. (R),MR VIBHUTI NANAVATI
45034	FA/1402/2016	22/08/2016	NATIONAL INSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	BABUBHAI POPATBHAI VEGAD,RAHULBHAI RANCHHODBHAI GHORI,RANCHHODBHAI GHORI	
45035	FA/1404/2016	15/09/2017	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	LEGAL HEIRS AND REPRESENTATIVES OF DECD. DHAVALBHAI ODHAVJIBHAI SUTARIA,ODHAVJIBHAI KANJIBHAI SUTARIA,KOKILABEN ODHAVJIBHAI SUTARIA,SIDDHARAJSINH B GOHIL	,RULE SERVED,MR Y J PATEL,A B PATEL
45036	FA/1424/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	JAMNABEN VALLABHBHAI VAGHASIA,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45037	FA/1425/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	SHARDABEN RAMNIKBHAI @ RAMESHBHAI VAGHASIA,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45038	FA/1426/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	NITABEN RAMESHBHAI RAIYANI,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45039	FA/1427/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	PARVATIBEN DHIRAJBHAI VAGHASIA,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45040	FA/1428/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	KUNDANBEN BABUBHAI VAGHASIA,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45041	FA/1429/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	JITENDRABHAI KESHAVBHAI RAIYANI,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45042	FA/1430/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	MUKTABEN KISHOREBHAI THUMAR,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45043	FA/1431/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	NIMUBEN ASHOKBHAI THUMAR,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45044	FA/1432/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	MINOR JASHVI BHARATBHAI THUMAR THRU GUARDIAN AND MOTHER KIRANBEN BHARATBHAI THUMAR,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	
45045	FA/1433/2016	19/07/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	SHARDABEN RAMESHBHAI THUMER,SAJUBHA JITUBHA JADEJA,MULUBHAI LAKHUBHAI BASIYA,RANJITSINH JILUBHAI CHAUHAN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45046	FA/1434/2016	25/07/2016	LEGAL HEIRS OF DECD SHANTABEN KANUBHAI VAGHARI,SUMANBEN KANUBHAI VAGHARI,CHANDRIKABEN KANUBHAI VAGHARI,NEETABEN KANUBHAI VAGHARI,GOPALBHAI KANUBHAI VAGHARI,MAHESHBHAI KANUBHAI VAGHARI	MR YH VYAS	MAJITBHAI HUSAINBHAI SHAIKH,RELIANCE GENERAL INSURANCE CO LTD,NIKUNJBHAI SURESHBHAI PATEL,MITUL SURESHBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO.	MR VIBHUTI NANAVATI,MR KM SHETH,MR MURALI N DEVNANI,MR NIKUNT K RAVAL
45047	FA/1438/2016	23/10/2018	BALWANTSINH PRATAPSINH CHAUHAN,	MR.HIREN M MODI	BARIYA NARANBHAI BAGHARBHAI,HUSAIN ABDULLA BHIJAMAL,RELIANCE GENERAL INSURANCE COMPANY LTD	ABATED,RULE SERVED,MR VIBHUTI NANAVATI
45048	FA/1439/2016	03/10/2016	NARESH SOMDATTA GUPTA,	MR CHIRAG B PATEL	PRAGNA W/O NARESH GUPTA,	HCLS COMMITTEE,MR.MANAN BHATT
45049	FA/1440/2016	27/02/2017	PRAFULABEN AMITBHAI PIPARIYA,	MR DK CHAUDHARI,M S PADALIYA	AMITBHAI GORDHANBHAI PIPARIYA,	MS CHETNABEN JOSHI,HCLS COMMITTEE
45050	FA/1441/2016	19/07/2016	JASODABEN BHAVESHBHAI SOLANKI,MINOR KOMAL BHAVESHBHAI SOLANKI,MINOR VINAY BHAVESHBHAI SOLANKI,BHARATBHAI KABHAIBHAI SOLANKI,MANCHHABEN BHARATBHAI SOLANKI	(MR PARESH M DARJI)	HARUN ABDULAZIZ SHAIKH,SHAIKH HARUN S/O SHAIKH RAZAK,NATIONAL INSURANCE COMPANY LIMITED,MANGALBHAI MAJORBHAI RATHOD,NEW INDIA INSURANCE COMPANY LIMITED	,MR VC THOMAS,MR R G DWIVEDI
45051	FA/1442/2016	02/07/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	RUKHIBEN SARDARBHAI CHAREL,SANGITA SARBHAI CHAREL,MINOR LALITA SARDARBHAI CHAREL,MINOR HASMUKH SARDARBHAI CHAREL,MINOR VIJAY SARDARBHAI CHAREL,MINOR MEHUL SARDARBHAI CHAREL,GULAMMUSTUFA GULAMMAIYUDDIN SHAIKH [DELETED],HIMMATSINH RAMANLAL ZALA [DELETED],HARUNBHAI MAJIDBHAI SHAIKH,UNITED INDIA INSURANCE CO LTD	,DELETED,RULE SERVED,MR.HIREN M MODI,MR P P LAKHANI
45052	FA/1443/2016	19/07/2016	NEW INDIA ASSURANCE CO. LTD.,	MR RAJNI H MEHTA	KESANIYABHAI GURJIBHAI RATHVA,RAMTUBEN KESANIYABHAI RATHVA,RAMESH VAJUBHAI RATHWA,TARJUBHAI BHAGLABHAI RATHWA,PANJRIBEN DEVSINH RATHWA D/O HATIYABHAI SHOBEN RATHVA,MINOR - SAMI @ VINA DEVSINH RATHVA,MINOR ISRAM DEVSINH RATHVA	,MR MTM HAKIM
45053	FA/1448/2016	22/07/2016	GANDABHAI BHARATBHAI BHARWAD,MUMABHAI BHARABHAI BHARWAD	MR ANKUR Y OZA	SPECIAL LAND ACQUISION OFFICER,ACQUISITION INSTITUTION	
45054	FA/1450/2016	01/09/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	KIRITIKUMAR TULSIBHAI PATEL,FENIL KIRITIKUMAR PATEL,KIRTIKUMAR TULSIBHAI PATEL	RULE SERVED,(MR UMESH A TRIVEDI)
45055	FA/1451/2016	12/08/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	HARSHADBHAI TULSIBHAI PATEL,MINOR JIGAR HARSHADBHAI PATEL THRU GUARDIAN AND FATHER HARSHADBHAI TULSIBHAI PATEL,KIRTIKUMAR TULSIBHAI PATEL	RULE SERVED,(MR UMESH A TRIVEDI)
45056	FA/1452/2016	12/08/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	TULSIBHAI JAGGANATHBHAI PATEL,KIRTIKUMAR TULSIBHAI PATEL	RULE SERVED,(MR UMESH A TRIVEDI)
45057	FA/1453/2016	31/08/2017	JAY W/O DARSHAK RAMESHBHAI SHAH AND D/O RAMESHBHAI CHIMANLAL SHAH,	MR RAVINDRA SHAH	DARSHAK RAMESHBHAI SHAH,NOTICE SERVED ON RES. AS "SENIOR DATABASE ADMINISTRATOR,,	VIRAL K SHAH
45058	FA/1457/2016	02/02/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)
45059	FA/1458/2016	02/02/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)
45060	FA/1459/2016	02/02/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)
45061	FA/1460/2016	02/02/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)

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45062	FA/1461/2016	02/02/2017	AHMEDABAD MUNICIPAL CORPORATION,	MS JIRGA D JHAVERI	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)
45063	FA/1462/2016	29/07/2016	DEPUTY DIRECTOR AND DISTRICT REGISTRAR,	GOVERNMENT PLEADER	GOVABHAI HAMIRABHAI DESAI,	NOTICE NOT RECD BACK,MR DIPAN DESAI
45064	FA/1463/2016	26/07/2016	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	MANISHBHAI BHIMJIBHAI PATEL,PARSHOTTAMBHAI BHIKHABHAI DAVE,HARENDRAKUMAR RATILAL THAKKAR	
45065	FA/1471/2016	25/07/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ARVINDJI BECHARJI THAKOR,TARABEN ARVINDJI THAKOR,TAUFIKMIYA YAKUBMIYA SHAIKH	,MR.HIREN M MODI
45066	FA/1473/2016	19/08/2016	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	TARACHAND BHOMARAMJI,DHARMICHAND MANGILALJI,KANUBHAI VIRJIBHAI LOH,RATDA GALBABHAI DHANRAJBHAI,RATDA LILABEN WD/O GALBABHAI DHANRAJBHAI,CHAUDHARY (RATDA) ASHWINKUMAR GALBABHAI	,MR N P CHAUDHARY
45067	FA/1474/2016	08/09/2016	M/S. OIL & NATURAL GAS CORPORATION (INDIA) LTD,SUPERINTENDENT ENGINEER (CIVIL),DEPUTY SUPERINTENDENT ENGINEER (CIVIL)	MR AJAY R MEHTA	M/S. DAVID PARKAR CONSTRUCTION LTD.,	MR NILESH M SHAH
45068	FA/1475/2016	17/10/2016	NAROTTAMBHAI KHUSHALBHAI PATEL,SITABEN NAROTTAMBHAI PATEL	MR MTM HAKIM	RIYAZ MOHMMADSIDDIQ SHAIKH,QUILON REAL ENGINEERING CO. LTD.,ICICI LOMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED BY DS,MR NIKUNT K RAVAL
45069	FA/1481/2016	28/08/2020	PRASHANT ARVINDBHAI HALARI,	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA	NINA VIVEK MUSHALE,	,PARTY IN PERSON
45070	FA/1482/2016	11/02/2017	NATIONAL INSURANCE CO. LTD.,	MR SUNIL B PARIKH	MAHAMMADKHAN RASULKHAN PATHAN,SAIJUBEN MAHAMMADKHAN PATHAN,PRAVINKUMAR VALJIBHAI MITHAPARA,JOINT DIRECTORS (MECHANICAL AND S E WATER	RULE SERVED,MR KIRTIDEV R DAVE,MR RUTVIJ S OZA
45071	FA/1487/2016	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ARVINDBHAI RATILAL SARVAIYA,HASHMUKHPARI MAGAN PARI [DELETED],BATUKBHAI JESHANKARBHAI MEHTA	DELETED,MR TULSHI R SAVANI,MR. HEMAL SHAH
45072	FA/1488/2016	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ASHWINBHAI JAGJIVANBHAI SARVAIYA,HASHMUKHPARI MAGAN PARI [DELETED],BATUKBHAI JESHANKARBHAI MEHTA	DELETED,MR TULSHI R SAVANI,MR. HEMAL SHAH
45073	FA/1489/2016	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NARESHBHAI RANCHHODBHAI GANDHIA,HASHMUKHPARI MAGAN PARI [DELETED],BATUKBHAI JESHANKARBHAI MEHTA	DELETED,MR TULSHI R SAVANI,MR. HEMAL SHAH
45074	FA/1490/2016	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAJESHBHAI JADAVBHAI,HASHMUKHPARI MAGANPARI [DELETED],BATUKBHAI JESHANKARBHAI MEHTA	DELETED,MR TULSHI R SAVANI,MR. HEMAL SHAH
45075	FA/1495/2016	10/08/2016	HEIRS OF DECD. LAXMANBAHI RAMSINH BHABHOR -USHABEN WD/O LAXMANBAHI RAMSINH BHABOR,SONALBEN LAXMANBHAI BHABHOR,ASHISHKUMAR LAXMANBHAI BHABHOR,MINOR ARCHANABEN LAXMANBHAI BHABHOR,RAMSINH KODARBHAI BHABHOR,GANGABEN RAMSINH BHABHOR	MR.HIREN M MODI	PREMABHAI PUNJIYABHAI BARIYA SINCE DECE. THRO. L/H.,BHUDRIBAI PREMABHAI BARIYA,THE UNITED INSUANCE COMPANY LTD	
45076	FA/1498/2016	10/07/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRJIBHAI MADHABHAI VEKARIYA,RAVINDRA KUMAR KANTILAL RAJVADI,NATIONAL INSURANCE COMPANY LTD.	MR SUNIL B PARIKH,(MR PARESH M DARJI),MR IMTIYAZ I MANSURI

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45077	FA/1499/2016	12/09/2016	THAKOR MANJULABEN PRAHLADJI,THAKOR LALITJI PRAHLADJI,THAKOR MITTALBEN PRAHLADJI	MR. YOGENDRA THAKORE	DILIPBHAI ASHWINBHAI TRIVEDI,RELIANCE GENERAL INSURANCE CO. LTD	RULE SERVED BY DS
45078	FA/1508/2016	25/07/2016	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BHARATBHAI PARSHOTTAMBHAI DABHI,BHARATBHAI VITTHALBHAI RATHOD,LILABEN DINESHBHAI CHAUHAN (WD/O DINESHBHAI),MINOR MAULIK DINESHBHAI CHAUHAN THRU LILABEN DINESHBHAI CHAUHAN (WD/O DINESHBHAI),MINOR MIRA DINESHBHAI CHAUHAN THRU LILABEN DINESHBHAI CHAUHAN (WD/O DINESHBHAI),BADHUBEN KURJIBHAI CHAUHAN (WD/O KURJIBHAI CHAUHAN)	
45079	FA/1509/2016	05/08/2016	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HEIRS OF DECESED HITENDRAKUMAR CHANDULAL SUTHAR,MINOR MILIBEN HITENDRAKUMAR SUTHAR,HARSHADBHAI CHANDULAL SUTHAR,RAMESHBHAI M PATEL,RAMANLAL SHANKARLAL SHARMA,NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
45080	FA/1510/2016	12/10/2018	GAUTAMRAMCHANDRA BAVASKAR,	MR.HIREN M MODI	MUKESH BHAILAL PATANWADIYA,RATILAL RANCHHODBHAI BHATT,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED,UNSERVED EXPIRED (R),MS HINA DESAI
45081	FA/1521/2016	20/09/2016	NAISHEDKUMAR CHUNILAL PATEL,	MR. YOGENDRA THAKORE	CHUNILAL S PATEL OWNER OF MESSERS MANGALMURTI,INSURANCE COMPANY OF FIAT CAR NO.GJ-2-K-5156	RULE SERVED BY DS,SHARMISHTA A DAVE
45082	FA/1522/2016	20/09/2016	BHIKHABHAI KHODIDAS PATEL,	MR. YOGENDRA THAKORE	NAISEDKUMAR CHUNILAL PATEL,CHUNILAL S PATEL, OWNER OF MESSERS MANGALMURTI GINNING FACTORY,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED BY DS,SHARMISHTA A DAVE
45083	FA/1523/2016	30/08/2016	SHAIVAL ASHOKBHAI PATEL,HEMANTBHAI JITENDRAPRASAD TRIVEDI	MR.D K.PUJ	JOITARAM HEMCHANDDAS PATEL,RAJENDRAKUMAR GANESHBHAI PATEL,DIPAKKUMAR NAROTTAMBHAI PATEL,HITENDRAKUMAR MANYURBHAI PATEL,SANJAYKUMAR MOHANLAL PATEL,LEGAL HEIRS OF LATE PRABHUDAS TULSIDAS PATEL,PURIBEN W/O PRABHUDAS PATEL,PRAVINKUMAR TULSIDAS PATEL,DILIPKUMAR TULSIDAS PATEL,SUBHADRABEN PRABHUDAS PATEL,SARASWATIBEN PRABHUDAS PATEL,KANTIBHAI MOTIDAS PATEL	,MR ABHISHEK M MEHTA
45084	FA/1527/2016	19/08/2016	DY.COMMISSIONER,	MR HS MUNSHAW	SUMANBHAI JESANGBHAI TADVI,MINISTER, NARMADA WATER RESOURCES, WATER SUPPLY AND KALPSAR DEPARTMENT, GUJARAT STATE,COLLECTOR	NOTICE SERVED BY DS,MR KEYUR A VYAS,HCLS COMMITTEE
45085	FA/1532/2016	28/07/2016	MITABEN SHANTILAL PATEL,	MS SD RAMI	SAIDKHAN NADIRKHAN PATHAN,S T CORPORATION,AMBABEN RATILAL PATEL,RAMESHBHAI RATILAL PATEL	,MR.HIREN M MODI
45086	FA/1533/2016	15/09/2016	S T BUS (ROUTE ON AMRELI TO AHMEDABAD) OWNER : STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	L/H OF DECD. RADHIKA BALWANTRAY NATHJI,BALWANTRAY NATHUNATHJI,BHAGWATIBEN BALWANTRAY NATHJI	NOTICE SERVED BY DS
45087	FA/1537/2016	10/09/2018	MAKWANA JAYANTIBHAI NANJIBHAI,	MR PANKAJ S CHAUDHARY,MR DHAVAL N VAKIL	PARMAR SANJAYKUMAR RAYSANGBHAI (DELETED),SANJAYKUMAR JAYANTILAL GANDHI,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR R G DWIVEDI
45088	FA/1540/2016	03/08/2016	BALVANTBHAI MULJIBHAI SUTARIYA,ALAKHIBEN MULJIBHAI VANKAR,JIVIBEN MOHANBHAI VANKAR	MRS NISHA M PARIKH	GUJARAT ELECTRICITY BOARD,ADDITIONAL ENGINEER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR SP HASURKAR
45089	FA/1543/2016	17/07/2018	UNION OF INDIA,	MS ARCHANA U AMIN	BABLIDEVI BHARATSINH BUTOLA (W/O DECD.),SANDIPSINH BHARATSINH BUTOLA (MINOR S/O DECD.),SAMIRSINH BHARATSINH BUTOLA (MINOR S/O DECD.)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH

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45090	FA/1545/2016	07/04/2017	SILVERCITY MANAGEMENT LIMITED,	MS AMRITA M THAKORE	MULTIMODE ENTERPRISE PRIVATE LIMITED,	MR AMAR N BHATT
45091	FA/1548/2016	29/11/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. BHAVNAGAR,	MR VIBHUTI NANAVATI	CHIRAGBHAI BAVCHANDBHAI SHETA,JAGDISHBHAI POPATBHAI SETA,VIRBHADRA VIKRAMSINH GOHIL,VINUBA VIKRAMSINH GOHIL,MAHIPATSINH VIKRAMSINH GOHIL	RULE SERVED,MR BHUNESH C RUPERA
45092	FA/1549/2016	03/10/2016	NARESH SOMDATTA GUPTA,	MR CHIRAG B PATEL	PRAGNA W/O NARESH GUPTA,	
45093	FA/1551/2016	15/09/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANISHABEN @ MADHUBEN DALSUKHBHAI PARMAR,MINOR NIDHIBEN DALSUKHBHAI PARMAR,MINOR PARTH DALSUKHBHAI PARMAR,MINOR YUVRAJ DALSUKHBHAI PARMAR,NARANBHAI GOVINDBHAI PARMAR,BALUBEN NARANBHAI PARMAR,RAMESHBHAI R PARMAR	RULE SERVED,MR. JAIMIN R DAVE
45094	FA/1563/2016	27/12/2019	FARUQ IBRAHIMBHAI MULLA,	MR HRIDAY BUCH	KARISHMABANU FARUQBHAI MULLA D/O ANWAR HUSSAIN QURESHI,	MR AFTABHUSEN ANSARI
45095	FA/1626/2016	10/10/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	UKABHAI BOGIBHAI VAJU,JAGDISH UKABHAI VAJU,BHIKHABHAI SAMANTBHAI JOTVA,JAYDEV BHIKHA JOTVA	RULE SERVED,MR CHINTAN S POPAT
45096	FA/1629/2016	11/08/2016	PANCHAL NAROTTAMBHAI KHEMCHANDBHAI,PANCHAL PUSHPABEN KHEMCHANDBHAI,PANCHAL SUSHILABEN KHEMCHANDBHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	PANCHAL VISHNUBHAI KHEMCHANDBHAI,PRAJAPATI AMRUTBHAI BALCHANDDAS	
45097	FA/1630/2016	31/08/2016	DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER),	MS KJ BRAHMBHATT	HARISINH LAXMANSINH VAGHELA,STATE OF GUJARAT	,MS.SHIVANI V TRIVEDI
45098	FA/1631/2016	31/08/2016	DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER),	MS KJ BRAHMBHATT	THAKHUBEN BHUPATSINH VAGHELA,RAJESH BHUPATSINH VAGHELA,STATE OF GUJARAT	,MS.SHIVANI V TRIVEDI
45099	FA/1632/2016	31/08/2016	DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER),	MS KJ BRAHMBHATT	JAIDEVSINH SONASINH VAGHELA,STATE OF GUJARAT	,MS.SHIVANI V TRIVEDI
45100	FA/1633/2016	31/08/2016	DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER),	MS KJ BRAHMBHATT	BHARATSINH CHHATRASINH VAGHELA,STATE OF GUJARAT	,MS.SHIVANI V TRIVEDI
45101	FA/1634/2016	31/08/2016	DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER),	MS KJ BRAHMBHATT	BHUPENDRASINH GHANSHYAMSINH VAGHELA,STATE OF GUJARAT	,MS.SHIVANI V TRIVEDI
45102	FA/1636/2016	10/01/2019	PARMABAI VARJANGBHA KER,	MR HARSHIL C DATTANI	.,	
45103	FA/1640/2016	08/08/2016	GUJARAT RAJYA MARG PARIVAHAN NIGAM,	MRS VASAVDATTA BHATT	L/H OF DECD. BABUBHAI RATNABHAI KACHA,FULIBEN W/O BABUBHAI RATNABHAI KACHA,KHIMJIBHAI BABUBHAI KACHA,VINUBHAI BABUBHAI KACHA	
45104	FA/1642/2016	05/10/2016	RABARI JABALBEN WD/O RABARI (KURSIBHAI) KAURASIBHAI SHIVABHAI,RABARI SHIVABHAI RUGNATHBHAI,RABARI MEGHABEN SHIVABHAI,RABARI VISHNUBHAI (KURSIBHAI) KAURASIBHAI,RABARI CHETNABEN (KURSIBHAI) KAURASIBHAI,RABARI RAMESHBHAI (KURSIBHAI) KAURASIBHAI	MR DK CHAUDHARI	THAKOR BABUBHAI GANDABHAI,HDFC ERGO GENERAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
45105	FA/1643/2016	05/10/2016	THAKOR BHEMABHAI RAVJIBHAI,THAKOR MARGHABEN BHEMABHAI	MR DK CHAUDHARI	THAKOR BABUBHAI GANDABHAI,HDFC ERGO GENERAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
45106	FA/1647/2016	29/01/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	RAMESHJI SHANKARJI THAKOR,MAHESHBHAI@ FULABHAI RAWAL,IMTIYAZHUSAIN HASANMIYA MALEK	RULE SERVED
45107	FA/1648/2016	29/01/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	PRADHANJI SHANKARJI THAKOR,MAHESHBHAI@ FULABHAI RAWAL,IMTIYAZHUSAIN HASANMIYA MALEK	RULE SERVED
45108	FA/1690/2016	11/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	ICHABEN @ ISHABEN CHEHRABHAI RABARI,SAYABABHAI RAICHANDBHAI ROISHA (ADIVASI),RAMPARVESH DINANATH DUBA,HEMANTKUMAR TULSIDAS JOSHI,RATILAL BADAJI BHAT,UNITED INDIA INSURANCE COMPANY LIMITED.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45109	FA/1691/2016	11/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NANDABEN W/O BABUBHAI VIRABHAI MAKWANA, NANDABEN D/O BHIKHAJI KADVAJI TARAR,SAYABABHAI RAICHANDBHAI ROISHA (ADIVASI),RAMPARVESH DINANATH DUBA,HEMANTKUMAR TULSIDAS JOSHI,RATILAL BADAJI BHAT,UNITED INDIA INSURANCE COMPANY LIMITED.	
45110	FA/1692/2016	11/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR	GAMANBHAI KALABHAI RABARI,SAYABABHAI RAICHANDBHAI ROISHA (ADIVASI),RAMPARVESH DINANATH DUBA,HEMANTKUMAR TULSIDAS JOSHI,RATILAL BADAJI BHAT,UNITED INDIA INSURANCE COMPANY LIMITED.	
45111	FA/1693/2016	03/10/2018	PRAFULCHANDRA NAVRANGLAL DAVE,	MS.P J.JOSHI,HCLS COMMITTEE	GIRISHBHAI CHUNILAL PATEL POA OF VIRAL BACHUBHAI PATEL,GUJARAT STATE FINANCIAL CORPORATION	MR ASHISH H SHAH,MR. S. M. GOHIL,MR HEMAL P SHAH,MR TEJAS S TRIVEDI
45112	FA/1694/2016	29/09/2016	BIPIN MANISHANKAR DAVE,	MR RATHIN P RAVAL	NALINI W/O BIPIN DAVE D/O HARIKRUSHNA BADHEKA,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI
45113	FA/1695/2016	03/10/2018	PRAFULCHANDRA NAVRANGLAL DAVE,	MS.P J.JOSHI,HCLS COMMITTEE	GIRISHBHAI CHUNILAL PATEL POA OF VIRAL BACHUBHAI PATEL,	MR HEMAL P SHAH,MR TEJAS S TRIVEDI
45114	FA/1699/2016	07/07/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	GORDHANBHAI DHURSINGBHAI BHILAD,SURESHBHAI GORDHANBHAI,KALPANABEN GORDHANBHAI,.,MODERN LABORATORIES	,SERVED BY RPAD (R)
45115	FA/1700/2016	07/07/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	GORDHANBHAI DHURSINGBHAI BHILAD,.,MODERN LABORATORIES	SERVED BY RPAD (R),DS AFF.NOT FILED (R)
45116	FA/1701/2016	23/09/2016	VASANT DEVJIBHAI SHETHIYA,	(MR FB BRAHMBHATT)	KRISHNABEN SURENDRABHAI CHAUDHARI,	
45117	FA/1705/2016	12/08/2016	PASCHIM GUJARAT VIJ COMPANY LTD,DEPUTY EXECUTIVE ENGINEER	MR DIPAK R DAVE	GUARDIAN OF MINOR BIJALBHAI GOKALBHAI - GOKALBHAI KANABHAI RABARI,	
45118	FA/1707/2016	11/08/2016	SUNILKUMAR KUNDANLAL PANCHAL,	MR MA BUKHARI	MEENABEN D/O BHASKARBHAI PARSHOTTAMDAS PANCHAL AND W/O SUNILKUMAR KUNDANLAL PANCHAL,	(MR FB BRAHMBHATT)
45119	FA/1709/2016	31/08/2016	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR HS MUNSHAW	M/S. GURUDEV TRANSPORT - A PARTNERSHIP FIRM,GHANSHYAM MANSUKHLAL RACHH,SANJAY MANSUKHLAL RACHH	
45120	FA/1717/2016	19/08/2016	GUJARAT INDUSTRIES POWER CO.LTD.,	NANAVATI ASSOCIATES	ISUP IBRAHIM RANDERA SINCE DECEASED L/H,SARA ISUP RANDERA,AHMEDALI ISUP RANDERA,HAROON ISUP RANDERA,YASMIN ISUP RANDERA,HANIF ISUP RANDERA,SALMA ISUP RANDERA,ASAD ISUP RANDERA,ZAINAB ISUP RANDERA,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	
45121	FA/1718/2016	01/09/2016	CHANDRIKABEN WD/O PRAKASBHAI KANTIBHAI PATEL,DIXIT PRAKASHBHAI PATEL MINOR THRO' MOTHER CHANDRIKABEN PRAKASHBHAI PATEL,KANTIBHAI KISHORBHAI PATEL	MR JV JAPEE	DIPAKKUMAR JOITARAM PATEL,NEW INDIA ASSURANCE CO LTD,HARJIBHAI JIVABHAI RABARI	,MR PALAK H THAKKAR
45122	FA/1723/2016	11/08/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MULUBHAI SHAKTIBHAI GADHVI,TAPUBHAI HARJIBHAI NAKUM	
45123	FA/1725/2016	13/10/2016	VANRAJBHAI LALABHAI BUBADIYA,	MR JV JAPEE	MANSURI ZAKIRHUSSEIN SALIMBHAI,PRAVINSINH UMEDSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD	,MR RATHIN P RAVAL
45124	FA/1726/2016	13/10/2016	SHANKARBHAI JORABHAIBUBADIYA,	MR JV JAPEE	MANSURI ZAKIRHUSSEIN SALIMBHAI,PRAVINSINH UMEDSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD	,MR RATHIN P RAVAL
45125	FA/1727/2016	13/10/2016	GUJARABHAI LUMBABHAI BUBADIYA,	MR JV JAPEE	MANSURI ZAKIRHUSSEIN SALIMBHAI,PRAVINSINH UMEDSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45126	FA/1728/2016	13/10/2016	JIJUBEN BABUBHAI PARMAR,	MR JV JAPEE	MANSURI ZAKIRHUSSEIN SALIMBHAI,PRAVINSINH UMEDSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD	
45127	FA/1729/2016	13/10/2016	SUJIBEN ALIAS HUJIBEN DHIRABHAI BUBADIYA,	MR JV JAPEE	MANSURI ZAKIRHUSSEIN SALIMBHAI,PRAVINSINH UMEDSINH CHAUHAN,UNITED INDIA INSURANCE CO LTD	,MR RATHIN P RAVAL
45128	FA/1751/2016	21/09/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HEMUBHAI BHIKHABHAI JADAV,VIKRAMBHAI DHIRUBHAI MORI,NATUBHAI RUPSANGBHAI MORI,NEW INDIA ASSURANCE CO. LTD.,KANTIBHAI GAGUBHAI DABHI	RULE SERVED,MR PALAK H THAKKAR
45129	FA/1759/2016	14/12/2018	SMITABEN WD/O RAJESHBHAI RAJNIKANT PANCHAL,PRANJAL RAJESHBHAI PANCHAL	MR UTPAL M PANCHAL,MR.HIREN M MODI	RANJITSING SHRI RAMPALSING,RAVINDRAPRASAD OMPRAKASH TYAGI,NATIONAL INSURANCE COMPANY LTD.,SHARAD RAJNIKANT PANCHAL,JAYESH RAJNIKANT PANCHAL	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR. ALKESH N SHAH
45130	FA/1760/2016	29/08/2016	RATHOD TEJASKUMAR GIRDHARLAL,	JAGAT V PATEL	RATHOD SONALBEN TEJASKUMAR,	
45131	FA/1767/2016	31/08/2016	HARISINH LAXMANSINH VAGHELA,	MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER)	,MS KJ BRAHMBHATT
45132	FA/1768/2016	31/08/2016	THAKUBEN BHUPATSINH VAGHELA,RAJESH BHUPATSINH VAGHELA	MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER)	,MS KJ BRAHMBHATT
45133	FA/1769/2016	31/08/2016	JAIDEVSINH SONASINH VAGHELA,	MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER)	,MS KJ BRAHMBHATT
45134	FA/1770/2016	31/08/2016	BHARATSINH CHHATRASINH VAGHELA,	MS.SHIVANI V TRIVEDI	SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER)	,MS KJ BRAHMBHATT
45135	FA/1771/2016	31/08/2016	BHUPENDRASINH GHANSHYAMSINH VAGHELA,	MS.SHIVANI V TRIVEDI	SPECIAL LANDACQUISITION OFFICR,DEPUTY EXECUTIVE ENGINEER (GENERAL MANAGER)	,MS KJ BRAHMBHATT
45136	FA/1782/2016	03/07/2017	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. GULABSINH NARANSINH VAGHELA,SHITALBA WD/O GULABSINH VAGHELA,SHRADDHAKUVARBA GULABSINH VAGHELA,PRAGNKUVARBA GULABSINH VAGHELA,MINOR ANSUMAN GULABSINH VAGHELA,NARANSINH ABHESINH VAGHELA,SURAJBA NARANSINH VAGHELA,MANSANGBHAI RATANBHAI VAGHELA,HAMIRJI REVAJI THAKORE,NATIONAL INSURANCE COMPANY LTD.	,RULE SERVED,MR NAGESH C SOOD,MR ABHAYKUMAR P SHAH,MR N P CHAUDHARY,MR.DIPEN F CHAUDHARI
45137	FA/1783/2016	23/08/2016	BALUBEN DIPSINHJI THAKOR,	MR. YOGENDRA THAKORE	PATEL PRAVINKUMAR MADHAVLAL,PATEL NARENDRAKUMAR KANTILAL,BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.	
45138	FA/1785/2016	03/10/2016	RAJESHBHAI THAKORBHAI PATEL,KETANKUMAR THAKORBHAI PATEL,KAMUBEN THAKORBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45139	FA/1786/2016	03/10/2016	GANGABEN WD/O BALUBHAI GOMANBHAI,SUDHABEN BALUBHAI PATEL,GITABEN BALUBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45140	FA/1787/2016	03/10/2016	GANGABEN WD/O BALUBHAI GOMANBHAI,SUDHABEN BALUBHAI PATEL,GITABEN BALUBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45141	FA/1788/2016	03/10/2016	MOHANBHAI PARSHOTTAMBHAI PATEL,DIPAKBHAI MOHANBHAI PATEL,PRAKASHBHAI MOHANBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT

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45142	FA/1789/2016	03/10/2016	DEVJIBHAI GOMANBHAI PATEL,BHARATBHAI DEVJIBHAI PATEL,BHAGUBHAI DEVJIBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45143	FA/1790/2016	03/10/2016	JASHWANTBHAI ISHWARBHAI DESAI,NITABEN JASHWANTBHAI DESAI,PARVATIBEN ISHWARBHAI DESAI	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45144	FA/1791/2016	03/10/2016	ATULBHAI KANTIBHAI PATEL,VINODBHAI KANTIBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45145	FA/1792/2016	03/10/2016	PARSHOTTAMBHAI NAGINBHAI PATEL,DAKSHABEN PARSHOTTAMBHAI PATEL,RAKESHBHAI PARSHOTTAMBHAI PATEL,PINKIBEN RAKESHBHAI PATEL,REVABEN NAGINBHAI PATEL,SAVITABEN GORDHANBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45146	FA/1793/2016	03/10/2016	SHANTILAL PARSHOTTAMBHAI PATEL,SAMIRBHAI SHANTILAL PATEL,SUSHILBHAI SHANTILAL PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45147	FA/1794/2016	03/10/2016	GANPATBHAI DAHYABHAI PATEL,	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45148	FA/1795/2016	03/10/2016	ISHWARBHAI NATHUBHAI PATEL,HITENDRABHAI ISHWARBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45149	FA/1796/2016	03/10/2016	CHANDRESHBHAI MANHARBHAI PATEL,	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45150	FA/1797/2016	03/10/2016	KANTILAL MAGANBHAI PATEL (DECD.),GANGABEN KANTILAL PATEL,YOGESHBHAI KANTILAL PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT
45151	FA/1798/2016	03/10/2016	RAMESHBHAI NAROTTAMBHAI PATEL,SUMANBEN RAMESHBHAI PATEL,DHARMESHBHAI RAMESHBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS, (MRS MAUNA M BHATT),MUNJAAL M BHATT

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45152	FA/1799/2016	03/10/2016	DAHYABHAI MORABHAI PATEL THRU HEIRS MAHENDRABHAI DAHYABHAI PATEL,	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS,(MRS MAUNA M BHATT),MUNJAAL M BHATT
45153	FA/1800/2016	03/10/2016	RAMANBHAI VANMALIBHAI PATEL,CHANDUBHAI PARBHUBHAI PATEL,RAJUBHAI PARBHUBHAI PATEL,PRAMODBHAI PARBHUBHAI PATEL,JAYABEN RAMANBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS,(MRS MAUNA M BHATT),MUNJAAL M BHATT
45154	FA/1801/2016	03/10/2016	BALWANTBHAI THAKORBHAI PATEL,HASHUMATIBEN ISHWARBHAI PATEL,BHAVESHKUMAR ISHWARBHAI PATEL,PRITIKUMARI ISHWARBHAI PATEL,PRAMODBHAI HARIBHAI PATEL,RAMILABEN ISHWARBHAI PATEL,RAMILABEN HARIBHAI PATEL,DAXABEN HARIBHAI PATEL,CHANDRIKABEN HARIBHAI PATEL,SHAILESHBHAI HARIBHAI PATEL	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS,(MRS MAUNA M BHATT),MUNJAAL M BHATT
45155	FA/1802/2016	03/10/2016	NAVINCHANDRA DOLATRAI NAYAK,	MR AJ YAGNIK	A R SHAH OR AND OTHER COMPETENT AUTHORITY (FOR LAYING UNDERGROUND PIPELINE FROM TO HAZIRA,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS,(MRS MAUNA M BHATT),MUNJAAL M BHATT
45156	FA/1805/2016	27/06/2017	MANOJBHAI KISHORBHAI PATADIYA,	MR AR LAKHIA	CHARMIBEN MANOJBHAI PATADIYA,MINOR PARTH MANOJBHAI PATADIYA,MINOR VATSAL MANOJBHAI PATADIYA	MR PRAVIN GONDALIYA
45157	FA/1819/2016	16/09/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	DARIYANOMAL PAHELUMAL RAVLANI,LATABEN DARIYANOMAL RAVLANI,KULDEEPBHAI PURSHOTTAMBHAI RAVAL,JAGAJI SHANKARJI VANZARA	
45158	FA/1828/2016	29/12/2016	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS AND REPRESENTATIVES OF DECD. RAMESHBHAI RAVJIBHAI ITALIA,BHAVNABEN RAMESHBHAI ITALIA,JAGRUTIBEN RAMESHBHAI ITALIA,MILAN RAMESHBHAI ITALIA,RIDDHI RAMESHBHAI ITALIA,MINOR ROHAN RAMESHBHAI ITALIA THRU MOTHER BHAVNABEN RAMESHBHAI ITALIA,CHAMPABEN RAVJIBHAI ITALIA,RAJUBHAI J ITALIA	,RULE SERVED
45159	FA/1830/2016	19/07/2018	NILESHBHAI GOVINDBHAI DAVE,	MR TANMAY B KARIA	DHARA JAYESHBHAI VYAS,	MR PARTHIV B SHAH
45160	FA/1831/2016	06/09/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	GIRISHKUMAR RATILAL BAROT,DIPAKKUMAR MOHANBHAI MANGTANI - DELETED VIDE EXH.14,HIMANSHU CHANDULAL PATEL	
45161	FA/1832/2016	27/06/2019	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	RANJANA MAGANBIHARILALSRIVASTAV,NARPATSING PURSING SODHA,LATABEN SAGARDAN	,(MR SANDEEP N BHATT),MS SONAL S BHATT
45162	FA/1833/2016	27/06/2019	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	NIRAJKUMAR MAGANBIHARILALSRIVASTAV,NARPATSING PURSING SODHA,LATABEN SAGARDAN	,(MR SANDEEP N BHATT),MS SONAL S BHATT
45163	FA/1834/2016	27/06/2019	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KALPANABEN SUBHASH SRIVASTAV,NARPATSING PURSING SODHA,LATABEN SAGARDAN	,(MR SANDEEP N BHATT),MS SONAL S BHATT
45164	FA/1836/2016	13/08/2018	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	PUNAMCHAND @ PUNMARAM MALARAM BISNOI,OMPRAKASH RAMKARAN BISNOI	RULE UNSERVED,MR MOHSIN M HAKIM
45165	FA/1843/2016	02/03/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. BHAVNAGAR,	MR VIBHUTI NANAVATI	JITENDRABHAI THAKARSIBHAI VADHAIYA,KISHANBHAI JITENDRABHAI VADHAIYA,HIRENBHAI JAYANTBHAI RATHOD,JAYANTBHAI MADHAVJIBHAI RATHOD	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45166	FA/1844/2016	26/08/2016	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	MANGTIBEN KARIYABHAI RATHVA (WD/O KARIYABHAI RATHVA),RESHAMBEN KARIYABHAI RATHVA,REKHABEN KARIYABHAI RATHVA,NILESHBHAI KARIYABHAI RATHVA,RAMKHIBEN KARIYABHAI RATHVA,DINESHBHAI KARIYABHAI RATHVA,KAILASHBHAI KARIYABHAI RATHVA,RAMESHBHAI RANCHODBHAI PATANVADIYA,SARFARAZ IBRAHIM PATEL	
45167	FA/1846/2016	26/08/2016	GOKALDAS PANABHAI PATEL,KAILASH JITUBHAI PATEL,ASHOKBHAI MAKANABHAI PATEL,JITUBHAI PRABHUBHAI PATEL (HUF),SEJAL JITUBHAI PATEL	MR PAVAN S GODIAWALA	MODI BUILDWELL LTD,	
45168	FA/1847/2016	26/08/2016	NARENDRA RAMJIBHAI PATEL,SHANTILAL RAMJIBHAI & SONS (HUF),DILIPBHAI D PATEL (HUF),LAXMANBHAI RAMJIBHAI PATEL (HUF),TULSIBHAI RAMJIBHAI PATEL (HUF),SURESHBHAI RAMJIBHAI PATEL (HUF),KANTABEN RAMJIBHAI PATEL,DEEPA SHANTILAL PATEL,SHETAL NARENDRA PATEL,LATA TULSIBHAI PATEL,RACHANA LAXMANBHAI PATEL,CHETNA SURESHBHAI PATEL,ANSUYA DILIPBHAI PATEL	MR PAVAN S GODIAWALA	M/S MODI BUILDWELL LTD,	
45169	FA/1848/2016	07/09/2016	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	AMITABEN MAULIKSINH ZALA,MINOR RAJVI MAULIKSINH ZALA,MINOR SHIVBHADRASINH MAULIKSINH ZALA,KAHANSINH WAGHSINH ZALA,KESHUBEN KAHANSINH ZALA,RAJUBHAI RAMUBHAI RATHOD,RAMESHBHAI BRIJMOHAN PANDEY,	
45170	FA/1849/2016	29/01/2020	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ILABEN DAHYABHAI PATEL,DEVAJI BHEMAJI PARMAR,JAYENDRASINH MAHENDRASINH CHAUHAN,BHARATBHAI DAHYABHAI PATEL	RULE SERVED
45171	FA/1850/2016	29/01/2020	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KAMLESHKUMAR AMRUTLAL PATEL,SANGITABEN KAMLESHKUMAR PATEL,DEVAJI BHEMAJI PARMAR,JAYENDRASINH MAHENDRASINH CHAUHAN,BHARATBHAI DAHYABHAI PATEL	RULE SERVED
45172	FA/1851/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHABHAI KANTIBHAI,	RULE SERVED
45173	FA/1852/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVABHAI GANGARAM,	RULE SERVED
45174	FA/1853/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHANDUBHAI GANGARAM,	RULE SERVED
45175	FA/1855/2016	18/04/2017	BHADRESHBHAI HASMUKHBHAI SHETH,SHREYABEN BHADRESHBHAI SHETH	MR KAUSHAL D PANDYA	SHAH JAYANTILAL FAKIRCHAND,	MR VIMAL A PUROHIT
45176	FA/1856/2016	29/08/2016	LT. COL. IQBALBAHADUR TEGHBAHADUR DUTT (RETD.),SANDHYA IQBAL DUTT	MR ISHAN MIHIR PATEL	ANN SAURABH DUTT,	
45177	FA/1857/2016	29/03/2017	DARSHIK VINODBHAI PANDYA,	MR NM KAPADIA	SHITAL DARSHIKABHAI PANDYA,	SERVED BY PUBLICATION IN NEWS
45178	FA/1859/2016	31/08/2016	AMITBHAI BHAGVANJIBHAI KHANDHAR,	MR VIJAY H NANGESH	ASHABEN AMITBHAI KHANDHAR(D/O, SHRI HIRABHAI PARMAR),	
45179	FA/1876/2016	30/09/2016	FARUQ IBRAHIMBHAI MULLA,		KARISHMABANU ANWAR HUSSAIN QURESHI,	MR AFTABHUSEN ANSARI
45180	FA/1880/2016	02/09/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	BUDHABHAI AATMARAM SOLANKI,DHANJIBHAI JEVAJI MALI OWNER OF TRUCK NO.GT-E-7149,THE NATIONAL INSURANCE CO. LTD	,MR.HIREN M MODI
45181	FA/1881/2016	20/03/2019	CHANCHALBEN W/O VALAJIBHAI GEDA D/O HARJIBHAI ROSHIYA,	ADVOCATE NOTICE SERVED,MR. NISARG D SHAH	VALJIBHAI JEHABHAI GEDA,	NOTICE SERVED

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45182	FA/1889/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABDULSALAM ABDULLA JUJARA,	JENIL M SHAH
45183	FA/1890/2016	12/11/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	USMAN GANI ABDULRAHIM HAYAT,	
45184	FA/1892/2016	07/09/2016	NARENDRAKUMAR MASURBHAI DAMOR,	MS. KRUTI M SHAH	SUSHILABEN W/O NARENDRAKUMAR DAMOR,	MR PARTHIV A BHATT
45185	FA/1897/2016	29/09/2017	BABUBHAI SHAKRABHAI PATNI,	MR AMIT C NANAVATI	NAINESHBHAI P PATEL,NEW INDIA ASSURANCE CO. LTD.	DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
45186	FA/1899/2016	12/04/2017	HARESHKUMAR KADUBHAI @ PRAVINBHAI DODIA,	MR UT MISHRA	PARMAR ENGINEERING SERVICES,ORIENTAL INSURANCE COMPANY LTD,WORKMEN COMPENSATION COMMISSIONER - CUM -LABOUR COURT	DELETED,RULE SERVED,MR R G DWIVEDI
45187	FA/1907/2016	21/10/2016	IQBALBAHADUR TEGHBAHADUR DUTT,SANDHYA IQBAL DUTT	MR ISHAN MIHIR PATEL	ANN SAURABH DUTT,	
45188	FA/1908/2016	12/10/2018	OWNER OF ST BUS NO. GJ-18-Y-7520 DIVISIONAL MANAGER,	MRS VASAVDATTA BHATT	REKHABEN ALPESHKUMAR BAROT,MINOR HARDIKKUMAR ALPESHKUMAR BAROT THRU GUARDIAN / MOTHER REKHABEN ALPESHKUMAR BAROT,GULABSINH RATANSINH CHAUHAN,CHETANBHAI NAGJIBHAI RABARI,VIMLABEN KANAIYALAL BAROT,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR UT MISHRA,MR TANMAY B KARIA,VISHWESHWAR P PUJARA
45189	FA/1909/2016	12/10/2018	OWNER OF ST BUS NO. GJ-18-Y-7520 DIVISIONAL MANAGER,	MRS VASAVDATTA BHATT	REKHABEN ALPESHKUMAR BAROT,MINOR HARDIKKUMAR ALPESHKUMAR BAROT THRU GUARDIAN / MOTHER REKHABEN ALPESHKUMAR BAROT,GULABSINH RATANSINH CHAUHAN,CHETANBHAI NAGJIBHAI RABARI,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MR TANMAY B KARIA
45190	FA/1911/2016	03/07/2018	HEMIBEN MERAMBHAI RATHOD - L H OF DECD. MERAMBHAI RAVAJIBHAI RATHOD,SANJAYBHAI MERAMBHAI RATHOD - L H OF DECD. MERAMBHAI RAVAJIBHAI RATHOD,MAHESHBHAI MERAMBHAI RATHOD - L H OF DECD. MERAMBHAI RAVAJIBHAI RATHOD,MANISHBHAI MERAMBHAI RATHOD - L H OF DECD. MERAMBHAI RAVAJIBHAI RATHOD,PRAFUL MERAMBHAI RATHOD - L H OF DECD. MERAMBHAI RAVAJIBHAI RATHOD	MR TUSHAR L SHETH	KAMLESHKUMAR B GUPTA (DELETED),UNITED INDIA INSURANCE COMPANY LIMITED.	DELETED,MR RATHIN P RAVAL
45191	FA/1915/2016	13/10/2016	HEIRS OF DECD. NATHUBHAI FATABHAI AMALIYAR,PRAVINBHAI NATHUBHAI,SUKESHBHAI NATHUBHAI,KARIBEN NATHUBHAI,RAMILABEN NATHUBHAI,BHURIBEN NATHUBHAI,BADIYABHAI MATABHAI AMALIYAR,MANGALIYABHAI MATABHAI AMALIYAR	MR VIJAY N RAVAL	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR RITURAJ M MEENA
45192	FA/1923/2016	21/10/2016	JITENDRAKUMAR RAMJIBHAI PARIKH,	MR BC DAVE,(MR KUNAL B DAVE)	KOKILABEN JITENDRAKUMAR PARIKH,	MR LALJI R MOKARIA
45193	FA/1924/2016	21/10/2016	JITENDRAKUMAR RAMJIBHAI PARIKH,	MR BC DAVE,(MR KUNAL B DAVE)	KOKILABEN JITENDRAKUMAR PARIKH,	MR LALJI R MOKARIA
45194	FA/1926/2016	15/03/2017	SUNILKUMAR JAGDISHPRASAD SHAH,	M/S.VYAS ASSOCIATES	MOTILAL OSWAL SECURITY LIMITED,	MR CR ABICHANDANI

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45195	FA/1928/2016	05/10/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	JENTIBHAI KHIMJIBHAI PARMAR (SUTHAR),KESHABHAI BHIMABHAI CHAUHAN,RAJUBHAI RAMABHAI BHARVAD,JENABEN WD/O AHMADBHAI CHANDBHAI SIPAI,MINABEN WD/O AHMADBHAI CHANDBHAI SIPAI,NASRUDDIN S/O AHMADBHAI CHANDBHAI SIPAI,MINOR KAMURTJA S/O AHMADBHAI CHANDBHAI SIPAI THRU MINABEN WD/O AHMADBHAI CHANDBHAI SIPAI,MINOR PARVIN D/O AHMADBHAI CHANDBHAI SIPAI THRU MINABEN WD/O AHMADBHAI CHANDBHAI SIPAI	,MR.HIREN M MODI
45196	FA/1938/2016	23/09/2016	TIRTH PLASTIC LIMITED,	MR TATTVAM K PATEL	M B PARIKH FINSTOCK LIMITED,MAHESH D PARIKH - DIRECTOR OF M.B. PARIKH FINSTOCK LIMITED,DINGAT MAHESH PARIKH - DIRECTOR OF M.B. PARIKH FINSTOCK LIMITED	
45197	FA/1941/2016	22/08/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	VENKTESH SOMRAJ KERALIYAN,ABDUL HAKIMBHAI SHEIKH,VISHANDAS NATTHUMAL PAHELJANI	ABATED,RULE SERVED,MS TEJAL A VASHI
45198	FA/1943/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	JAYABEN RAMJIBHAI,MADHUBEN RAMJIBHAI,MAFATBHAI RAMJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR TRILOK J PATEL
45199	FA/1944/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	MOHANBHAI KESURBHAI PATEL SINCE DECEASED L/H,SHARDABEN MOHANBHAI PATEL,NATUBHAI MOHANBHAI PATEL,RAJESHBHAI MOHANBHAI PATEL,RAKESHBHAI MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR TRILOK J PATEL
45200	FA/1945/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	LEGAL HEIRS OF SHANABHAI CHUNABHAI BARIA,NANDABEN SHANABHAI BARIA,SHARDABEN DEVRAJBHAI BARIA,HARSHADBHAI DEVRAJBHAI BARIA,VIJAYBHAI DEVRAJBHAI BARIA,SHAILESHBHAI DEVRAJBHAI BARIA,JAYABEN SHANABHAI BARIA,PRAVINBHAI SHANABHAI BARIA,RAMILABEN SHANABHAI BARIA,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR TRILOK J PATEL
45201	FA/1946/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	LEGAL HEIRS OF DECD. BHAILALBHAI MAGANBHAI PATEL,JADAVBEN BHAILALBHAI PATEL,SHAILESHBHAI BHAILALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR TRILOK J PATEL
45202	FA/1947/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	JADABEN CHHITABHAI,RATILAL CHHITABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR TRILOK J PATEL
45203	FA/1948/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	SHANKARBHAI CHHAGANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR TRILOK J PATEL

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45204	FA/1949/2016	28/03/2017	EXECUTIVE ENGINEER,	MR SP HASURKAR	SOMIBEN RAMJIBHAI PATEL SINCE DECEASED,MADHUBEN RAMJIBHAI PATEL,JAYABEN RAMJIBHAI PATEL,MAFATBHAI RAMJIBHAI PATEL,MADHUBEN RAMJIBHAI PATEL,JAYABEN RAMJIBHAI PATEL,MAFATBHAI RAMJIBHAI PATEL,KASHIBEN CHHAGANBHAI PATEL SINCE DECEASED L/H.,NIRJABEN D/O. KASHIBEN CHHAGANBHAI PATEL,ASHOKBHAI CHHAGANBHAI PATEL,VARSHABEN CHHAGANBHAI PATEL,NAYNABEN CHHAGANBHAI PATEL,SAVITABEN C PATEL SINCE DECD L/H. (JOINED AS PER COURT ORDER DT 23/08/16 IN CA/7736/16),ANILABEN GOVINDBHAI PATEL,ARTIBEN GOVINDBHAI PATEL,SUDHABEN PRAHLADBHAI,DHAVAL BHADARBHAI PATEL,VINTABEN BHADARBHAI PATEL,KAILASHBEN NAVINBHAI PATEL,RAJANBHAI NAVINBHAI PATEL,SHAKUBEN JIVABHAI PATEL,JAGDISHBHAI JIVABHAI PATEL,KOMALBEN JIVABHAI PATEL,SANJAYKUMAR JIVABHAI PATEL,SHANKARBHAI CHHAGANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR TRILOK J PATEL
45205	FA/1952/2016	31/07/2018	SHAKRIBEN LAVJIBHAI GOHEL (DECD.) THRU LEGAL HEIR MOHANBHAI LAVJIBHAI GOHEL,	MR SAVAN N PANDYA	DISTRICT COLLECTOR,	GOVERNMENT PLEADER
45206	FA/1953/2016	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	RUPSANGBHAI GORADHANBHAI KAMEJJALIYA,DHANJIBHAI NARSHIBHAI DABHI,RAMESHBHAI DHANJIBHAI DABHI	RULE SERVED,MS AMRITA AJMERA
45207	FA/1954/2016	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	VIKRAMBHAI RUPSANGBHAI KAMEJJALIYA,DHANJIBHAI NARSHIBHAI DABHI,RAMESHBHAI DHANJIBHAI DABHI	RULE SERVED,MS AMRITA AJMERA
45208	FA/1955/2016	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	MANUBHAI GANDABHAI CHAMAR (PARMAR),DHANJIBHAI NARSHIBHAI DABHI,RAMESHBHAI DHANJIBHAI DABHI	RULE SERVED,MS AMRITA AJMERA
45209	FA/1956/2016	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	GHANSHYAMBHAI MANGUBHAI @ MEDHUBHAI RAJPUT,DHANJIBHAI NARSHIBHAI DABHI,RAMESHBHAI DHANJIBHAI DABHI	UNSERVED EXPIRED (R),MS AMRITA AJMERA
45210	FA/1957/2016	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	BHAVANBHAI @ BHAGVANBHAI JETHABHAI PARMAR,DHANJIBHAI NARSHIBHAI DABHI,RAMESHBHAI DHANJIBHAI DABHI	RULE SERVED,MS AMRITA AJMERA
45211	FA/1958/2016	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	BHUPATBHAI VIRSANGBHAI RAJPUT,DHANJIBHAI NARSHIBHAI DABHI,RAMESHBHAI DHANJIBHAI DABHI	RULE SERVED,MS AMRITA AJMERA
45212	FA/1972/2016	07/08/2018	KANTIBHAI NAGINBHAI,HIMATBHAI NAGINBHAI POKIYA	MR GM AMIN	DY.COLLECTOR,EXECUTIVE ENGINEER	
45213	FA/1976/2016	09/09/2016	RAHENABIBI ABDULMAJID SHAIKH WD/O ABDULMAJID SHAIKH,AFSANABANU @ RIZWANABANU ABDULMAJID SHAIKH,RAVINABANI ABDULMAJID SHAIKH,SAJID ABDUL SHAIKH,SAHENAD ABDUIL SHAIKH	MAITRI P PATEL	HASMUKH K SHAH C/O VIJAY TRANSPORT,NATIONAL INSURANCE COMPANY LTD.,KALPESH KANUBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	,MR PALAK H THAKKAR,MR R G DWIVEDI
45214	FA/1983/2016	15/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMILABEN DINESHBHAI PATANI,DAHYABHAI PRAHLADJI THAKOR	RULE SERVED BY DS,MR MAHENDRA U VORA
45215	FA/1993/2016	22/09/2017	JHUMLIBEN WD/O MANABHAI JOKHNABHAI PATEL,RAMESHBHAI MANABHAI PATEL,RASHITABEN MANABHAI PATEL,LILABEN MANABHAI PATEL,KANTABEN MANABHAI PATEL,SUMITRABEN MANABHAI PATEL	MR.HIREN M MODI	RAMKESH S/O JASAIPRASAD GOWD,M/S TRANS INDIA FREIGHT SERVICES PVT LTD,NEW INDIA ASSURANCE CO LTD,RAVAL JAGDISHBHAI BECHARBHAI,JUVANSINH JEETSINH VAGHELA,NATIONAL INSURANCE CO LTD,CHANDRAKANT PRABHAT SINH CHAUHAN,YOGESHBHAI RAVJUBHAI SOLANKI	,RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
45216	FA/2002/2016	25/10/2018	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	RAJESHBHAI NAGJIBHAI GOLTAR,SUNILBHAI BHIKHABHAI KHAKHHAR,KISHORBHAI BHIKHABHAI KHAKHHAR,GHANSHYAMBHAI NAGJIBHAI GOLTAR,HDFC CHUBB GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR TUSHAR L SHETH

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45217	FA/2010/2016	25/10/2018	THE ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	ILYASHBHAI GULAMNABI VOHRA(DEC.) (THRU HIS LEGAL HEIRS),GULAMNABI UMARBHAI VOHRA (DELETED),ZUBEDABEN GULAMNABI VOHRA (DELETED),SHAHENZABEN ILIYASBHAI VOHRA,MOHAMMAD FARHAN ILIYASBHAI VOHRA,MINOR MOHAMMAD AMAN ILIYASBHAI VOHRA,SABBIRSHA YASHINSHA (DELETED),SATYENDRA GHANSHYAMBHAI PATEL,NATIONAL INSURANCE CO LTD	,DELETED,RULE SERVED,MR RAJESH K SHAH,MR GC MAZMUDAR,MR HG MAZMUDAR
45218	FA/2012/2016	20/09/2016	NAGJIBHAI DURGABHAI DESAI,PUNJIBEN NAGJIBHAI DESAI	MR HIMANSU M PADHYA	A MRUTLAL MOHANLAL TRIVEDI DELETED BEFORE TRIBUNAL,GIRDHARILAL UMEDAJI GELOT,THE ORIENTAL INSURANCE CO.	
45219	FA/2016/2016	18/10/2016	LEGAL HEIRS OF DECEASED LILABEN NARENDRASINH CHAUHAN,	MR TEJAS D SHUKLA,JABRUSINH V VAGHELA	NARENDRASINH BALVANTSINH CHAUHAN,NEW UNITED INDIA INSURANCE CO. LTD	MR MAHESHB BARIYA, (MR MAULIK J SHELAT)
45220	FA/2018/2016	14/10/2016	TARULATABEN WD/O SHANKARBHAI VITTHALBHAI VANKAR,HEMANGINI (HETAL) SHANKARBHAI VANKAR,VITTHALBHAI KANJIBHAI VANKAR	MR MOHSIN M HAKIM	MAHARUDRA PANDURANG WAGHMARE,HARISHCHANDRA RAMKHELAVAN YADAV C/O HARISHCHANDRA R. YADAV,NEW INDIA ASSURANCE CO LTD,IBRAHIM JAGMOHAN KHOKHAR,KALPESHKUMAR SHAKARBHAI VAIDH,CHOLAMANDALAM M.S.GENERAL INSURANCE CO TLD	
45221	FA/2019/2016	19/12/2016	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	ANUBEN PRAKASHBHAI MISHRA,LAVKESH PRAKASHBHAI MISHRA MINOR THRU ANUBEN PRAKASHBHAI MISHRA,SHUBHAM PRAKASHBHAI MISHRA MINOR THRU ANUBEN PRAKASHBHAI MISHRA,RAVIRANJAN PRAKASHBHAI MISHRA MINOR THRU ANUBEN PRAKASHBHAI MISHRA,AARTI PRAKASHBHAI MISHRA MINOR THRU ANUBEN PRAKASHBHAI MISHRA,VIPULBHAI RATILAL LADANI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45222	FA/2025/2016	20/01/2017	MOHANBHAI CHHIMUBHAI PATEL,	MR SP MAJMUDAR,MR VIMAL A PUROHIT	BHANABHAI NARISNHBHAI PATEL,ARVINDBHAI NARSINHBHAI PATEL,RATIBEN NARSINHBHAI PATEL,HEMANT ISHWARBHAI PATEL,NATVARBHAI CHHANABHAI PATEL,AMRUTBHAI CHHANABHAI PATEL,SHANTABEN @ SHANTIBEN NEMABHAI PATEL D/O SUKHABHAI PATEL,KANTIBHAI CHIMUBHAI PATEL,LEGAL HEIRS OF DECD PARVATIBEN @ REKHABEN MAHESHBHAI PATEL,CHETANBHAI MAHESHBHAI PATEL,MANJULABEN BABARBHAI PATEL,DILIPBHAI BABARBHAI PATEL,JAYESHBHAI BABARBHAI PATEL,RAJNIKANT BABARBHAI PATEL,LALITABEN SURESHBHAI PATEL D/O BABARBHAI PATEL,NIRMALA @ NIMABEN NATWARBHAI PATEL D/O BABARBHAI PATEL,LALITABEN KANHANBHAI PATEL,KAILASHBEN KANTILAL PATEL D/O KANCHANBHAI PATEL,PRAVINABEN KANCHANBHAI PATEL,PRADIPBHAI KANCHANBHAI PATEL,JITENDRABHAI KANCHANBHAI PATEL,LATABEN DHIRAJBHAI @ DHIRUBHAI PATEL,MANIBEN WD/O BUHIYBHAI SUKHABHAI,JAYSHREEBEN AMRUTBHAI PATEL D/O BUDHIYABHAI PATEL,MAYURIBEN MANISHBHAI PATEL D/O DHIRAJBHAI PATEL,PADMABEN KAMLESHBHAI PATEL D/O BUDHIYABHAI PATEL,HARDASBHAI VASTABHAI PATEL,VAALJIBHAI VIRJIBHAI GAANGANI,KANTIBHAI VIRJIBHAI GAANGANI,PREMJIBHAI VIRJIBHAI GAANGANI,SMT RAKSHABEN HEMANTBHAI PATEL,JAGDISHBHAI MANILAL PATEL,AMRUT MANILAL PATEL,AJAYBHAI KIRTIBHAI PATEL,ROHAN SANJAYBHAI PATEL,MANJUBEN GUNWANTBHAI PARMAR,NILESHBHAI HEMRAJBHAI GAANGANI,MAHESHBHAI GOVINDBHAI PATEL,SUNAYKUMAR JAGDISHBHAI PATEL,SHAILESHKUMAR MOHANBHAI PATEL,HEMANTBHAI BALUBHAI PATEL	,MS MEGHA JANI,MR. S S IYER
45223	FA/2026/2016	10/10/2016	ASSET MANAGER/GENERAL MANAGER OIL & NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	PRAJAPATI PASIBEN SOMABHAI,PRAJAPATI VINODBHAI SOMABHAI,PATEL GUNVANTBHAI AMRUTLAL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER OIL & NATURAL GAS CORPORATION LTD	
45224	FA/2027/2016	07/10/2016	ROYAL SUNDARAM ALIANCE INSURANCE CO. LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	JAYSHRIBEN NAVINBHAI VACHHANI,RAJKUMAR NAVINBHAI VACHHANI,URMILABEN KARSANBHAI VACHHANI,NILAMBHAI R GAMIT,NIRAVBHAI MAGANBHAI KANTHARIA	
45225	FA/2028/2016	07/10/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	REKHABEN VIPULBHAI VASANI,GANGARAM NARANBHAI VASANI,SHANTABEN GANGARAM,NILAMBHAI R GAMIT,NIRAVBHAI MAGANBHAI KANTHARIA	
45226	FA/2029/2016	25/02/2019	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS AND REPRESENTATIVES OF DECD. SELIYA VIDESHBHAI ALIAS VIJAYBHAI BHUPATBHAI,SELIYA MUKTABEN BHUPATBHAI,SELIYA SANGITABEN VIDESHBHAI @ VIJAYBHAI,MINOR TAKSH VIDESHBHAI SELIYA THRU SELIYA SANGITABEN VIDESHBHAI @ VIJAYBHAI,MINOR RUDRA VIDESHBHAI SELIYA THRU SELIYA SANGITABEN VIDESHBHAI @ VIJAYBHAI,DHIRUBHAI MAHENDRABHAI PATEL,BIPINCHANDRA AMRUTLAL PATEL,AJITBHAI JADHAVLAL RAVAL	RULE NOT RECD BACK,RULE UNSERVED,MR ZUBIN F BHARDA,MR JIGAR P RAVAL,TATVDEEP J JANI

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45227	FA/2030/2016	05/05/2017	JADAVJIBHAI VELJIBHAI VARSANI,KARSHANBHAI LALJIBHAI VEKARIA,DHANJIBHAI NARANBHAI PATEL,KUNVARJIBHAI KARSHANBHAI PATEL,LALJIBHAI MANJI VEKARIYA,SHAMJIBHAI NANJIBHAI KERAI	MR MEHUL S SHAH	VINUBHAI CHHOTABHAI PATEL,ABJI BAPANI CHATEDI AND HANUMANJI MANDIR,GOVINDBHAI KALYANBHAI PATEL,NARANBHAI HARJIBHAI VEKARIA,KESHARBHAI RAMJIBHAI MANJIBHAI VEKARIYA,KARSHANBHAI KANJIBHAI BHOJANI,GOVINDBHAI MEGHJIBHAI JESANI,KANJIBHAI MAVJIBHAI VARSANI,CHHAGANBHAI GOGJIBHAI PATEL,RAMKRISHNA TULSIDAS SOMAIYA,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED,MR MB PARIKH,HL PATEL ADVOCATES
45228	FA/2031/2016	05/05/2017	JADAVJIBHAI VELJIBHAI VARSANI,LALJIBHAI MANJI VEKARIYA,HARJIVANBHAI KESHAVLAL PATEL,JAGJIVAN BHURABHAI SOLANKI,KIRTIKUMAR JADAVJI VARSANI,SHANTIBHAI VALJI THAKKAR,RAVJIBHAI MURJI BHOJANI,GOVINDBHAI RAMJI KERAI,NARENDRABHAI VISHRAM VAGJIYANI,RAVJIBHAI LAXMAN BHANDERI,SHIVJIBHAI MEGHJI KERAI,LALJIBHAI HARJIBHAI GORASIYA,VELJIBHAI KUNVARJIBHAI VARSANI,HARIVADANBHAI PREMJI JESHANI,KANJIBHAI SHIVJI PINDORIYA,VALJIBHAI NARAN VEKARIYA,VISHRAMBHAI LALJI HIRANI	,MR MEHUL S SHAH	CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER,GOVINDBHAI KALYANBHAI PATEL,NARANBHAI HARJI VEKARIYA,KESHARBHAI RAMJI MANJI VEKARIYA,KARSHANBHAI KANJI BHOJANI,KANJIBHAI MAVJI VARSANI,CHHAGANBHAI GANGAJIBHAI PATEL,RAMKRASHNABHAI TULSIDAS SOMAIYA,ABJIBAPANI CHHATEDI AND HANUMAN TEMPLE TRUST	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED
45229	FA/2038/2016	05/05/2017	JADAVJIBHAI VELJIBHAI VARSANI,KAARSHANBHAI LALJIBHAI VEKARIA,DHANJIBHAI NARANBHAI PATEL,KUNVARJIBHAI KARSHANBHAI PATEL,LALJKIBHAI MANJI VEKARIYA,SHAMJIBHAI NANJIBHAI KERAI,HAARJIVANBHAI KESHAVLAL PATEL,JAGJIVAN BHURABHAI SOLANKI,KIRTIKUMAR JADAVJI VARSANI,SHANTIBHAI VALJI THAKKAR,RAVJIBHAI MURJI BHOJANI,GOVINDBHAI RAMJI KERAI,NARENDRABHAI VISHRAM VAGJIYANI,RAVJIBHAI LAXMAN BHANDERI,SHIVJIBHAI MEGHJI KERAI,LALJIBHAI HARJIBHAI GORASIYA,VELJIBHAI KUNVARJIBHAI VARSANI,HARIVADANBHAI PREKNI JESHANI,KANJIBHAI SHIVJI PINDORIYA,VALJIBHAI NARAN VEKARIYA,VISHRAMBHAI LALJI HIRANI	,MR MEHUL S SHAH	ABJIBAPANI CHATEDI AND HANUMANJI MANDIR,GOVINDBHAI KALYANBHAI PATEL,NARANBHAI HARJIBHAI VEKARIA,KESHARBHAI RAMJIBHAI MANJIBHAI VEKARIYA,KARSHANBHAI KANJIBHAI BHOJANI,GOVINDBHAI MEGHJIBHAI JESANI,KANJIBHAI MAVJIBHAI VARSANI,CHHAGANBHAI GOGJIBHAI PATEL,RAMKRISHNA TULSIDAS SOMAIYA,JOINT CHARITY COMMISSIONER,CHARITY COMMISSIONER	NOTICE NOT RECD BACK,NOTICE SERVED,HL PATEL ADVOCATES,MR.HEMAN G H PARIKH,MR RASESH H PARIKH
45230	FA/2039/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. PARSHOTAMBHAI PUNJABHAI PATEL,PATEL PRABHUDAS PARSHOTAMBHAI,PATEL JASHUBHAI PARSHOTAMBHAI,PATEL POPATBHAI PUNJABHAI	,MR SK PATEL
45231	FA/2040/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. RABARI VIHABHAI KARSANBHAI,RABARI AMARATBHAI VIHABHAI,RABARI KANUBHAI VIHABHAI,RABARI VIRAMBHAI VIHABHAI,RABARI SHAHARBHAI TUNKABHAI,RABARI NAGJIBHAI RAMABHAI,RABARI JAKSHIBHAI RAMABHAI,RABARI SAGARBHAI KARSHANBHAI	,MR KM SHETH
45232	FA/2041/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI CHUNIBHAI SINCE DECE. THRO.' L/H.,PATELGOPALBHAI GANDABHAI,PATEL POPATBHAI GANDABHAI,PATEL HARIBHAI CHUNIBHAI,PATEL VITTHALBHAI CHUNIBHAI SINCE DECE. THRO.'L/H.,PATEL MANJULABEN W/O.VITTHALBHAI,PATEL DILIPBHAI VITTHALBHAI,PATEL GHANSHYAMBHAI VITTHALBHAI,PATEL PARSHOTAMBHAI MOTIBHAI SINCE DECE. THRO.' L/H.,PATEL DHULIBEN PARSOTAMBHAI,PATEL NAVNEETBHAI PARSOTAMBHAI,PATEL VINODKUMAR PARSOTAMBHAI,PATEL KANAIYALAL PARSOTAMBHAI	
45233	FA/2042/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JAKSHIBHAI RAMABHAI,RABARI NAGJIBHAI RAMABHAI	MR KM SHETH
45234	FA/2043/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI SHAHARBHAI TUNKABHAI,RABARI RANCHCHODBHAI GOVABHAI,RABARI NAGJIBHAI RAMABHAI,RABARI SHAMALBHAI GOVABHAI,RABARI JAKSHIBHAI RAMABHAI	MR KM SHETH

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45235	FA/2044/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. RABARI VIHABHAI KARSANBHAI,RABARI AMARATBHAI VIHABHAI,RABARI KANUBHAI VIHABHAI,RABARI VIRAMBHAI VIHABHAI,RABARI SAGARBHAI KARSHANBHAI,RABARI SHAHARBHAI TUNKABHAI,RABARI NAGJIBHAI RAMABHAI	,MR KM SHETH
45236	FA/2045/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHOKBHAI AMRUTBHAI,PATEL KIRITBHAI AMRUTBHAI,PATEL HIRABEN WD/O. AMRUTBHAI,PATEL KOKILABEN DAHUABHAI	MR SK PATEL
45237	FA/2046/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HARGOVINDBHAI SHANKARBHAI,	MR SK PATEL
45238	FA/2047/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALAND GANDABHAI CHCHAGANBHAI,VALAND GOPALBHAI CHCHAGANBHAI	MR SK PATEL
45239	FA/2048/2016	15/09/2016	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAVJIBHAI SOMABHAI,PATEL JASHUBHAI KESHABHAI,PATEL DAJIBHAI SOMABHAI	MR SK PATEL
45240	FA/2051/2016	20/04/2017	TULSHIBHAI BHADABHAI DOBARIA,KANTABEN TULSHIBHAI DOBARIA	MR PREMAL S RACHH	HARISINH BHAGABHAI BAMBHANIYA [DELETED],KRUNAL CONSTUCTION CO.,NEW INDIA ASSURANCE CO. LTD.,JAYESHBHAI RANCHODBHAI DOBARIA	DELETED,RULE UNSERVED,MR TANMAY B KARIA,MR. HJ KARATHIYA
45241	FA/2061/2016	28/08/2019	URVIBEN YOGESHBHAI PATHAK,	MR M T SAIYAD	YOGESHKUMAR POPATLAL PATHAK,	DS AFF.NOT FILED (N)
45242	FA/2062/2016	19/12/2016	URMILABEN JAYANTIBHAI PARMAR,	MR DIPAK R DAVE	JAYANTILAL CHATURBHAI PARMAR,	SHASHVATA U SHUKLA
45243	FA/2063/2016	26/09/2016	SURENDRABEN WD/O VINODBHAI LALJIBHAI GAMIT,MINOR SUNITBHAI VINODBHAI GAMIT,MINOR TRUPTIBEN VINODBHAI GAMIT,NIRUBEN LALJIBHAI GAMIT	MR.HIREN M MODI	PRAKASH SHAMRAV MORE,MAJIDKHAN AHMEDKHAN,NATIONAL INSURANCE COMPANY LTD.	,MR DAKSHESH MEHTA,MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE
45244	FA/2065/2016	19/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	VADI MANGANATH KANANATH,VADI DEVNATH MANGANATH,MINOR KANKUBEN MANGANATH VADI,MINOR KAJNATH @ PRABHUNATH MANGANATH VADI,BHUPATBHAI BHAGWANBHAI GOHIL,PRATAPBHAI NANUBHAI GOHIL	NOTICE SERVED
45245	FA/2066/2016	01/10/2018	RATIKANABEN ALIAS RANJANBEN D/O SHANKARBHAI PATEL AND W/O KANTIBHAI LAXMIDAS PATEL,	MR.SUBHASH G BAROT,D H BHARWAD	PATEL VISHNUBHAI SHANKERBHAI,PATEL MAHENDRABHAI SHANKERBHAI,PATEL ASHOKBHAI SHAKNERBHAI,PATEL RAVINDRABHAI SHANKERBHAI,PATEL PRAVINABEN JAYANTIBHAI D/O PATEL KASHIBHAI NANABHAI,PATEL HEMANT AMBALAL,DECEASED DEEPAKKUMAR BACHUBHAI TRIVEDI THROUGH LEGAL HEIRS,ROMABEN WD/O DEEPAKKUMAR TRIVEDI,HARDEV DEEPAKKUMAR TRIVEDI,BHAGIRATH DEEPAKKUMAR TRIVEDI,PATEL KANUBHAI MULJIBHAI	NOTICE NOT RECD BACK,NOTICE SERVED,DS AFF.NOT FILED (N),MR C B UPADHYAYA,MM BEG
45246	FA/2067/2016	12/06/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	NILESH KANUBHAI PATEL,ASHOK BHUPATSINH PADHIYAR,KINJAL SURYAKANTBHAI SLOANKI	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MTM HAKIM
45247	FA/2077/2016	01/05/2017	MANISHKUMAR SHANTIBHAI PATEL,	MR VAIBHAV N SHETH	NAVINKUMAR POPATBHAI PATEL,BHAILALBHAI AMBALAL PATEL,NATIONAL INSURANCE COMPANY LTD.	DS AFF.NOT FILED (R),MR R G DWIVEDI
45248	FA/2081/2016	06/10/2016	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRAVINABEN JASUBHAI BARIYA,TARUNABEN JASUBHAI BARIYA,MINOR HARESHKUMAR JASUBHAI BARIYA,IMTIAZ AHMAD ALIAHMAD MAKRANI,OWNER BIPIN ISHWARDAS PATEL	,MR.HIREN M MODI

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45249	FA/2082/2016	26/03/2018	MEMON IRFAN USMAN GANI,	MR ASHISH M DAGLI	MEMON SHABINA IRFAN,	MR KULDEEP D SHARMA
45250	FA/2090/2016	27/09/2016	THE UNITED INDIA INSURANCE CO. LTD,	MR RATHIN P RAVAL	BALOON KALEKHAN ALIKHAN,HARDAS KARSHANJI THAKOR,BAJUJI RAMCHANDJI THAKOR,IFFCO TOKOI GENERAL INSURANCE CO LTD,NASRATKHAN ADITKHAN BALOCH,BHIKHUBHAI ALAAGBHAI BALOCH	
45251	FA/2093/2016	15/11/2017	SHWETAL DILIP DOSHI,	MR NEERAJ SONI,MS. AMAN A SHAIKH	DILIP HARKISHAN DOSHI,	MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI
45252	FA/2094/2016	22/10/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYABEN INDRAVADANBHAI PATEL,RASIKBHAI BHATHABHAI KOLI PATEL,ALPESHKUMAR MANILAL MAHETA,LATIFBHAI ISMAILBHAI KALADIYA,DAUDBHAI PUNJABHAI KAGATHARA,NATIONAL INSURANCE COMPANY LTD.	ABATED,RULE SERVED,MR SUNIL B PARIKH
45253	FA/2095/2016	22/10/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAVITABEN KEVALBHAI PATEL,RASIKBHAI BHATHABHAI KOLI PATEL,ALPESHKUMAR MANILAL MAHETA,LATIFBHAI ISMAILBHAI KALADIYA,DAUDBHAI PUNJABHAI KAGATHARA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
45254	FA/2096/2016	22/10/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAULESHBHAI PREMJIBHAI PATEL,RASIKBHAI BHATHABHAI KOLI PATEL,ALPESHKUMAR MANILAL MAHETA,LATIFBHAI ISMAILBHAI KALADIYA,DAUDBHAI PUNJABHAI KAGATHARA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
45255	FA/2097/2016	22/10/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	HIRABEN @ HEMABEN MAULESHBHAI PATEL,RASIKBHAI BHATHABHAI KOLI PATEL,ALPESHKUMAR MANILAL MAHETA,LATIFBHAI ISMAILBHAI KALADIYA,DAUDBHAI PUNJABHAI KAGATHARA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
45256	FA/2098/2016	22/10/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIRAL INDRAVADANBHAI PATEL,RASIKBHAI BHATHABHAI KOLI PATEL,ALPESHKUMAR MANILAL MAHETA,LATIFBHAI ISMAILBHAI KALADIYA,DAUDBHAI PUNJABHAI KAGATHARA,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
45257	FA/2099/2016	19/10/2016	BHURAJI GAGDASJI THAKOR,KESHIBEN BHURAJI THAKOR	MR P P MAJMUDAR	RAJIBEN WD/O PUNMAJI DEVKARANJI THAKOR (PARMAR),HARCHANDJI PUNAMJI THAKOR PARMAR,BHAVANBHAI PUNAMJI THAKOR PARMAR,KIRTIBHAI PUNAMJI THAKOR PARMAR,JODHABHAI PUNAMJI THAKOR PARMAR,JORABHAI PUNAMJI THAKOR PARMAR,VARSHABEN PUNAMAJI THAKOR PARMAR,MINOR MUKESHBHAI DHARSIBHAI PUNAMJI THAKOR PARMAR	
45258	FA/2104/2016	28/09/2016	UJLIBEN POPATBHAI DABHI MOTHER AND NATURAL GUARDIAN OF 2 TO 5.,MINOR SHAILESH POPATBHAI DABHI,MINOR KISHAN POPATBHAI DABHI,MINOR ALKABEN POPATBHAI DABHI,MINOR NISHABEN POPATBHAI DABHI,KHETABHAI BHOYABHAI DABHI,KALUBEN KHETABHAI DABHI	MR JIGAR G GADHAVI	RAVAL LALASHANKAR JAYANTILAL,ASHISHBHAI AMBALAL PATEL,NEW INDIA ASSURANCE COMPANY LTD	
45259	FA/2106/2016	09/10/2017	DHARMESHBHAI PRAVINBHAI SOLANKI,	MR.HIREN M MODI	RAFIKBHAI NOORBHAI MANSURI (DELETED),S T CORPORATION	DELETED,MRS VASAVDATTA BHATT
45260	FA/2116/2016	05/10/2016	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	HARIBHAI NARANBHAI KOLI,RAMSANGJI VESUBHA JADEJA,CHANDRASINH BHAVSANGJI JADEJA,ICICI LOMBARD GENERAL INSURANCE CO LTD,DUNGARSHI HARSHI GALA	
45261	FA/2118/2016	02/05/2017	AHMEDABAD INTELLIGENT SECURITY SERVICES,	MR PRABHAKAR UPADYAY	REGIONAL DIRECTOR,RECOVERY OFFICER,	RULE SERVED,MR SHASHIKANT S GADE

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45262	FA/2119/2016	21/06/2018	JAYESHKUMAR CHAKKADDAS SHAH,	MR.D K.PUJ	SUDHAKARBHAI BAKORBHAI PATEL - LEGAL HEIR OF LATE CHANCHALBEN BAKORBHAI PATEL,VIMLABEN BAKORBHAI PATEL - LEGAL HEIR OF LATE CHANCHALBEN BAKORBHAI PATEL,HARESHBABULAL SHAH AND POA HOLDER OF R-1 AND R-2	NOTICE SERVED BY DS,VIRAL K SHAH
45263	FA/2120/2016	21/12/2016	M/S. RUPERA TRANSPORT COMPANY,	PARAS K SUKHWANI	UNION OF INDIA,	MR RAVI KARNAVAT
45264	FA/2123/2016	28/09/2016	ASHWINBHAI LAXMANBHAI VIRDA,	MR PRATIK Y JASANI	MAHESHBHAI DHIRUBHAI MER,MINOR PARTH MAHESHBHAI MER THROUGH HIS FATHER MAHESHBHAI D MER,UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD,OWNER OF CHHOTA HATHI MAHESHBHAI DHIRUBHAI MER,IFFCO TOKIO GENERAL INSURANCE CO LTD	
45265	FA/2125/2016	28/09/2016	ASHVINBHAI LAXMANBHAI VIRDA,	MR PRATIK Y JASANI	MAHESHBHAI DHIRUBHAI MER,UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD,OWNER OF CHHOTA HATHI,IFFCO TOKIO GENERAL INSURANCE CO LTD	
45266	FA/2126/2016	28/09/2016	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	HEIRS OF DECD. LILABEN MANGABHAI PARECHA,MANGABHAI MOHANBHAI PARECHA,MINOR DHAVALBHAI MANGABHAI PARECHA,MINOR NAVNITBHAI MANGABHAI PARECHA,PUNJABHAI RANMALBHAI RANAVACHA,JITESHBHAI KESURBHAI JOGAL,RELIANCE GENERAL INSURANCE COMPANY LTD,HARESHBHAI AMARSINH KAVA,DEVABHAI BACHUBHAI WAGHELA	
45267	FA/2127/2016	28/09/2016	DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL	HEIRS OF DECD. MOTIBEN KESURBHAI JOGAL,JITESH ALIAS JITUBHAI KESURBHAI JOGAL,KANABHAI KESURBHAI JOGAL,PUNJABHAI RANMALBHAI RANAVACHA,JITESHBHAI KESURBHAI JOGAL,RELIANCE GENERAL INSURANCE COMPANY LTD,HARESHBHAI AMARSINH KAVA,DEVABHAI BACHUBHAI WAGHELA	
45268	FA/2144/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45269	FA/2145/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45270	FA/2146/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45271	FA/2147/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45272	FA/2148/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45273	FA/2149/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45274	FA/2150/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45275	FA/2151/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45276	FA/2152/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45277	FA/2153/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45278	FA/2154/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45279	FA/2155/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45280	FA/2156/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45281	FA/2157/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45282	FA/2158/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45283	FA/2159/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45284	FA/2160/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45285	FA/2161/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45286	FA/2162/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45287	FA/2163/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45288	FA/2164/2016	24/12/2019	KRISHAK BHARTI COOPERATIVE LIMITED,	(MRS MAUNA M BHATT)	M/S. DCP CONSTRUCTIONS - ENGINEERS AND CONSTRUCTORS,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE
45289	FA/2166/2016	03/10/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMPRASAD JASWANTBHAI PATHAK - LEGAL HEIRS OF DECD. PATHAK DHARMISTABEN HARGOVINDDAS,SHYAMKUMAR JASWANTBHAI PATHAK - LEGAL HEIRS OF DECD. PATHAK DHARMISTABEN HARGOVINDDAS,NAI SUKHVINDERSINGH PRITAMSINGH,PYORLAL S/O. JAMANGIRI	
45290	FA/2169/2016	24/11/2017	UNION OF INDIA,	MR ANKIT SHAH	JADEJA RANJIT SINGH VAKHAT SINGH SINCE DECEASED THROUGH HIS LRS,DHARMRAJ RANJITSINGH JADEJA,BALBHADRASINH RANJITSINGH JADEJA,KUVERBA RANJITSINH JADEJA	UNSERVED EXPIRED (N),MR PREMAL S RACHH
45291	FA/2180/2016	14/06/2017	ANKIT ARVINDBHAI MEHTA,	MR. HEMAL SHAH	AHMEDABAD MUNICIPAL CORPORATION AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR DEEP D VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45292	FA/2181/2016	01/10/2018	CHETAN BABUBHAI LAKHANI,	MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT	MAHENDRABHAI LILADHARBHAI MASHRU,	MR DIGANT B KAKKAD
45293	FA/2183/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKOR CHATURJI HIRAJI,SPECIAL LAND ACQUISITION OFFICER	
45294	FA/2184/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	LEGAL HEIRS OF KUVARBEN WD/O VIHAJI,THAKORE PRAHLADJI VIHAJI,THAKORE BHARATJI VIHAJI,THAKORE KANUJI VIHAJI,THAKORE PUSHPABEN VIHAJI,THAKORE RAJIBEN VIHAJI,THAKORE CHANCHIBEN VINUJI,THAKORE GAUTAMJI VINUJI,THAKORE SHAILESHJI VINUJI,THAKORE REKHABEN VINUJI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
45295	FA/2185/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	LEGAL HEIRS OF THAKORE MANAJI HIRAJI MEYAT,THAKORE BHIKHIBEN MANAJI,THAKORE RAJUJI MANAJI,THAKORE BHAILALJI MANAJI,THAKORE GEETABEN MANAJI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
45296	FA/2186/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKORE RUPAJI HIRAJI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
45297	FA/2187/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKORE SARDARJI HIRAJI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
45298	FA/2188/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	THAKORE SHAMBHUJI BECHARJI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
45299	FA/2189/2016	14/10/2016	GENERAL MANAGER,	MR RITURAJ M MEENA	RABARI JAYRAMBHAI RUGATHBHAI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
45300	FA/2194/2016	25/09/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL REPRESENTATIVES OF DILIPBHAI RAGHVAJI SUTHAR,GITABEN DILIPBHAI SUTHAR,ANAND DILIPBHAI SUTHAR,MINOR JIGNA DILIPBHAI SUTHAR THRU MOTHER GITABEN DILIPBHAI SUTHAR,MINOR ANJALI DILIPBHAI SUTHAR THRU MOTHER GITABEN DILIPBHAI SUTHAR,MANJULABEN RAGHAJI SUTHAR,PANCHUBHA VISHAJI AMAR (JADEJA),P B STATE COOP COMMOTION PARTY OF INDIA	,RULE UNSERVED,MR. HEMAL SHAH,SANJIVKUMAR T PATEL
45301	FA/2196/2016	04/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RUPALAL DHANNAJI DANGI,KAILASCHANDRA NIRANJANLAL KHANDELVAL,ANILKUMAR BABULAL ASODA,HASMUKHBHAI KAMJIBHAI BHAGORA,HDFC ERGO GENERAL INSURANCE COMPANY LTD,ARVIND NAVALJI PARMAR	,(MR MAULIK J SHELAT)
45302	FA/2197/2016	04/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RUPALAL DHANNAJI DANGI,KAILASCHANDRA NIRANJANLAL KHANDELVAL,ANILKUMAR BABULAL ASODA,HASMUKHBHAI KAMJIBHAI BHAGORA,HDFC ERGO GENERAL INSURANCE COMPANY LTD,SONIYA @ SUNITA WD/O SANJAYBHAI BABUBHAI BHAGORA	,(MR MAULIK J SHELAT)
45303	FA/2198/2016	04/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RUPALAL DHANNAJI DANGI,KAILASCHANDRA NIRANJANLAL KHANDELVAL,ANILKUMAR BABULAL ASODA,HASMUKHBHAI KAMJIBHAI BHAGORA,HDFC ERGO GENERAL INSURANCE COMPANY LTD,SONIYA @ SUNITA WD/O SANJAYBHAI BABUBHAI BHAGORA,THAVARIBEN WD/O BABUBHAI VAKSIBHAI BHAGORA,MINOR DILIP BABUBHAI BHAGORA,MINOR MANISHABEN BABUBHAI BHAGORA,MINOR JITENDRA BABUBHAI BHAGORA,MINOR ISHWARBHAI BABUBHAI BHAGORA,MINOR VIKAS BABUBHAI BHAGORA	,(MR MAULIK J SHELAT)

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45304	FA/2199/2016	04/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RUPALAL DHANNAJI DANGI,KAILASCHANDRA NIRANJANLAL KHANDELVAL,ANILKUMAR BABULAL ASODA,HASMUKHBHAI KAMJIBHAI BHAGORA,HDFC ERGO GENERAL INSURANCE COMPANY LTD,UMESHKUMAR NAVLAJI PARMAR,SURANDA UMESHKUMAR PARMAR - MINOR,SARIKA UMESHKUMAR PARMAR - MINOR	,(MR MAULIK J SHELAT)
45305	FA/2200/2016	04/10/2016	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	RUPALAL DHANNAJI DANGI,KAILASCHANDRA NIRANJANLAL KHANDELVAL,ANILKUMAR BABULAL ASODA,HASMUKHBHAI KAMJIBHAI BHAGORA,HDFC ERGO GENERAL INSURANCE COMPANY LTD,SARIKA UMESHKUMAR PARMAR - MINOR	,(MR MAULIK J SHELAT)
45306	FA/2241/2016	14/10/2016	VANKAR DAXABEN RAMABHAI,	MR MAULIK N SHAH	SOLANKI BHAVESHKUMAR HARISHBHAI,	MR DAIFRAZ HAVEWALLA,MR. HARSHAD D BAROT
45307	FA/2247/2016	14/12/2019	NAVALRAM PRABHUDAS PURNAVAIRAGI,	MR TUSHAR L SHETH	FIROZBHAI JIVABHAI KHEPAR,HANSABEN ANUBHAI GOVALIYA,ORIENTAL INSURANCE COMPANY LTD,RAMESHBHAI NANDRAM PURNAVAIRAGI,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MR PALAK H THAKKAR,MS DIMPLE A THAKER
45308	FA/2253/2016	13/10/2016	GOVINDBHAI KESHAVBHAI RANA,	MR HARSHADRAY A DAVE	JAYABEN D/O NAGINDAS RANA,	HCLS COMMITTEE,MR. JAIMIN R DAVE
45309	FA/2254/2016	07/10/2016	RIYA @ RANJBABEN W/O SURESHBHAI GONDALIYA,	MR. JAY M THAKKAR,MEET M THAKKAR	SURESHBHAI LALJIBHAI GONDALIYA,	
45310	FA/2255/2016	20/10/2016	JYOTIBEN GANDUBHAI VASOYA,	MR PRATIK Y JASANI	BHARATBHAI KANUBHAI PANSURIYA,	MR. ZALAK B PIPALIA
45311	FA/2256/2016	19/10/2016	PASCHIM GUJARAT VIJ COMPANY LTD,	MR PREMAL R JOSHI	JENABAI JAKARIYA HINGORA,SUGRABAI RAMJAN @ RAMJU HINGORA,MINOR SIRINBANU RAMJAN @ RAMJU HINGORA,MINOR SAMIRABANU RAMJAN @ RAMJU HINGORA,MINOR ALIASGAR RAMJAN @ RAMJU HINGORA,MINOR ALIAKBAR RAMJAN @ RAMJU HINGORA	MR.HIREN M MODI
45312	FA/2258/2016	16/03/2017	REGIONAL DIRECTOR , EMPLOYEES' STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	M/S. TRUMAC ENGINEERING CO. PVT. LTD.,,	NANAVATI ASSOCIATES
45313	FA/2259/2016	12/09/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VIVEKKUMAR NARAYANBHAI PANCHAL,JORABHAI CHATURBHAI MEGHVAL,DILIPBHAI UDARAM KHATRI	MR.HIREN M MODI,MR VIJAY H NANGESH
45314	FA/2263/2016	06/10/2016	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANGUBHAI GANDABHAI PATEL,MINAKSHIBEN MANGUBHAI PATEL,SALIMKHAN AMINKHAN	
45315	FA/2264/2016	06/10/2016	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAURABHBHAI KANUBHAI SHAH,SALIMKHAN AMINKHAN,MANGUBHAI GANDABHAI PATEL,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	
45316	FA/2265/2016	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. RAJKOT,	MR VIBHUTI NANAVATI	AMRUTBHAI NATHABHAI PATEL,NATVARLAL NANDLAL F/O DECD. - LEGAL HEIRS OF DECD. RAJNIKANT NATVARLAL KHAKHKHAR,BINABEN NATVARLAL M/O. DECD. - LEGAL HEIRS OF DECD. RAJNIKANT NATVARLAL KHAKHKHAR,MUKESHBHAI NATVARLAL B/O. DECD. - LEGAL HEIRS OF DECD. RAJNIKANT NATVARLAL KHAKHKHAR,RAJUBHAI NATVARLAL B/O. DECD. - LEGAL HEIRS OF DECD. RAJNIKANT NATVARLAL KHAKHKHAR,KHUSHALIBEN NATVARLAL S/O. DECD. - LEGAL HEIRS OF DECD. RAJNIKANT NATVARLAL KHAKHKHAR	RULE SERVED BY DS

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45317	FA/2277/2016	21/12/2016	AVANTILAL MOHANLAL CHAUDHARY,	MR. NILAY A THAKER	NANABHAI JAVABHAI DAMOR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,ASHOK RAJARAM DAVE,GUNVANTBHAI RAJARAM DAVE,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE SERVED,(MR MAULIK J SHELAT),MR. ALKESH N SHAH,NILAY H PATEL
45318	FA/2280/2016	12/09/2018	MENABEN KIRTANBHAI LABANA,ATULBHAI KIRTANBHAI LABANA,ANJANABEN KIRTANBHAI LABANA,USHABEN KIRTANBHAI LABANA,RIKIBEN KIRTANBHAI LABANA,MADHUBEN KIRTANBHAI LABANA	MR. JAINISH P SHAH	GOPALBHAI LABANA,NATIONAL INSURANCE COMPANY LTD.	UNSERVED EXPIRED (R),MS LILU K BHAYA
45319	FA/2282/2016	20/04/2017	MUKESHBHAI JOITABHAI PATEL,	MR R.K.MANSURI	NAGINBHAI MULJIBHAI VANJARA,MHD. SALIM MHD. YASIN LUHAR,NATIONAL INSURANCE COMPANY LTD.,GOVINDBHAI SHANKARBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,UNSERVED EXPIRED (R),MR. RAHUL R DHOLAKIA
45320	FA/2283/2016	09/11/2016	KESHINI JAYESH GANDHI,	MR MANOJ N POPAT	JAYESH HIRACHAND GANDHI,	
45321	FA/2285/2016	03/10/2018	ANIRUDDHSINHA GOVINDSIH CHAVDA,	MR VA MANSURI	HEIRS OF DECD. CHHOTABHAI MANGABHAI SOLANKI,MAFATBHAI CHHOTABHAI SOLANKI,RAVJIBHAI CHHOTABHAI SOLANKI,NATIONAL INSURANCE COMPANY LTD.,GUMANSING BHURABHAI CHAVDA,NATIONAL INSURANCE COMPANY LTD.	,RULE SERVED,MR SUNIL B PARIKH
45322	FA/2286/2016	01/05/2017	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	LAXMIBEN WD/O KIKUBHAI BABARBHAI PATEL,PRAVINBHAI KIKUBHAI PATEL,GUNVANTBHAI KIKUBHAI PATEL,HARISHBHAI BALUBHAI PATEL	REFUSED SERVED (N) (10),SERVED BY RPAD (R)
45323	FA/2287/2016	20/04/2017	SUDARSHANKUMAR GOVINDBHAI PATEL,	MR R.K.MANSURI	NAGINBHAI MULJIBHAI VANJARA,MHD. SALIM MHD. YASIN LUHAR,NATIONAL INSURANCE COMPANY LTD.,MUKESHBHAI JOITABHAI PATEL,GOVINDBHAI SHANKARBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,UNSERVED EXPIRED (R),MR. RAHUL R DHOLAKIA
45324	FA/2288/2016	20/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	DABHI BHOLAJI BABAJI,PATEL MAHENDRABHAI PRAHLADDAS [DELETED],PATEL HASMUKHBHAI AMRUTBHAI,PATEL NIMESHKUMAR SHANKERLAL [DELETED],BABUJI MAGANJI THAKOR	,RULE SERVED,MR MAYUR RAJGURU,MR KEYUR A VYAS
45325	FA/2295/2016	26/09/2020	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	LEGAL HEIRS AND REPRESENTATION OF DECD. PRAVINBHAI P CHAKLASIA,HIRABEN PRAVINBHAI CHAKLASIA,VIRAJBHAI PRAVINBHAI CHAKLASIA,NIRALBHAI PRAVINBHAI CHAKLASIA,PARSHOTTAMBHAI J CHAKLASIA [DELETED],VIRUBEN PARSHOTTAMBHAI CHAKLASIA [DELETED],MOHANBHAI P CHAKLASIA	RULE NOT RECD BACK,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR JIGAR P RAVAL
45326	FA/2298/2016	13/09/2017	NATIONAL INSURANCE COMPANY LTD. BHAVNAGAR THROUGH REGIONAL OFFICE,	MR VIBHUTI NANAVATI	MANSUKHBHAI V RANINGA (DELETED),RAMJIBHAI R MAKWANA,BALUBEN RAVJIBHAI MAKWANA - HEIRS AND LEGAL REPRESENTATIVES OF DECD. RAVJIBHAI B MAKWANA,BHIMJIBHAI RAVJIBHAI MAKWANA-HEIRS AND LEGAL REPRESENTATIVES OF DECD. RAVJIBHAI B MAKWANA,PRAVINBHAI RAVJIBHAI MAKWANA-HEIRS AND LEGAL REPRESENTATIVES OF DECD. RAVJIBHAI B MAKWANA	,DELETED,RULE SERVED,MR RAJESH P MANKAD
45327	FA/2306/2016	26/09/2017	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. DAKSHABEN HITENDRABHAI SOLANKI,MANJULABEN AMBELAL SOLANKI,LAKSHMIBEN CHHIBABHAI SOLANKI,GHANSHYAMBHAI CHHIBABHAI SOLANKI,MANUBHAI CHHIBABHAI SOLANKI,BABULAL BHURAJIBHAI PAVAR,MAHASHAKTI SERVICES,NEW INDIA ASSURANCE CO. LTD.	,RULE UNSERVED,MR ARVIND K THAKUR,MR PALAK H THAKKAR

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45328	FA/2307/2016	26/09/2017	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. PARTH HITENDRABHAI SOLANKI,MANJULABEN AMBELAL SOLANKI,LAKSHMIBEN CHHIBABHAI SOLANKI,GHANSHYAMBHAI CHHIBABHAI SOLANKI,MANUBHAI CHHIBABHAI SOLANKI,BABULAL BHURAJIBHAI PAVAR,MAHASHAKTI SERVICES,NEW INDIA ASSURANCE CO. LTD.	,RULE UNSERVED,MR PALAK H THAKKAR
45329	FA/2308/2016	26/09/2017	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. KARAN HITENDRABHAI SOLANKI,MANJULABEN AMBELAL SOLANKI,LAKSHMIBEN CHHIBABHAI SOLANKI,GHANSHYAMBHAI CHHIBABHAI SOLANKI,MANUBHAI CHHIBABHAI SOLANKI,BABULAL BHURAJIBHAI PAVAR,MAHASHAKTI SERVICES,NEW INDIA ASSURANCE CO. LTD.	,RULE UNSERVED,MR ARVIND K THAKUR,MR PALAK H THAKKAR
45330	FA/2309/2016	17/09/2018	KARSHANBHAI SAJANBHAI MARU,	MR TUSHAR L SHETH	HIRABHAI RAMABHAI KODIYATAR,NARBATBHAI KHIMABHAI KHISIRIYA,RELIANCE GENERAL INSURANCE COMPANY LTD,BHAGVANBHAI AGNIRAI (AAHIR) [DELETED],RAMANBHAI KARSANBHAI CHAUHAN [DELETED],IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR VIBHUTI NANAVATI,MR. ALKESH N SHAH
45331	FA/2310/2016	17/09/2018	BHUPATBHAI BHIKHABHAI THAKORE,	MR AMIT C NANAVATI	JAYDEEPSING GURDEEPSING,RELIANCE GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI
45332	FA/2316/2016	13/10/2016	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. USHABEN KANTILAL BHAGORA,CHIRAG KANTILAL BHAGORA,NIKHIL KANTILAL BHAGORA,MINOR KINJAL KANTILAL BHAGORA,ISHWARBHAI NARAYANBHAI ASARI,DEVILAL SUKAJI PATEL	
45333	FA/2320/2016	19/10/2016	TARABEN VINDOCHANDRA CHAMPANERIYA,KETANKUMAR VINODCHANDRA CHAMPANERIYA	MR MOHSIN M HAKIM	CHINMAY SHAILESHBHAI DALWADI,,SHAILESHBHAI CHHOTALAL DALWADI,RELIANCE GENERAL INSURANCE CO LTD.	,MR VIBHUTI NANAVATI
45334	FA/2321/2016	18/10/2016	SHREE RAM GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LEGAL HEIRS OF DECD. NILESHSINH PRAVINSINH RAJ,REKHABEN @ RAJESHWARIBEN NILESHSINH RAJ,MINOR KEYURIBEN NILESHSINH RAJ,MINOR YUKTABEN NILESHSINH RAJ,MINOR YASHRAJSINH NILESHSINH RAJ,PRAVINSINH GEMALSINH RAJ,PRATAPBEN PRAVINSINH RAJ,N KRISHNA M NARAYANAPPA,KRISHNAPPA NARAYANAPPA,JAYENDRASINH HARENDRASINH PRAKDA,HARENDRASINH LAXMANSINH PRAKDA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI,MR KASHYAP R JOSHI
45335	FA/2322/2016	20/06/2018	GANDHI ASMITABEN PARESHKUMAR,MINOR GANDHI VRAJKUMAR PARESHKUMAR	MR KUNAL S SHAH	KAVTHIYA HASMUKHLAL KUBERDAS,KAVTHIYA SUBHASHCHANDRA KUBERDAS,KAVTHIYA SUBRESHCHANDRA KUBERDAS,KAVTHIYA MAYANKKUMAR KANAIYALAL,KAVTHIYA ASHRUTBHAI KANAIYALAL,GANDHI SURESHCHANDRA HARIVALLABHDAS,GANDHI ASHOKKUMAR HARIVALLABHDAS,GANDHI MUKESHKUMAR HARIVALLABHDAS,GANDHI MEHULKUMAR BANSILAL,GANDHI MITULKUMAR BANSILAL,GANDHI MITABEN W/O BANSILAL	D H BHARWAD
45336	FA/2324/2016	19/10/2016	DAHIBEN D/O JAGABHAI RANCHHODBHAI,KALIDAS DAHYABHAI RATHOD,BHARATBHAI @ GULABBHAI JITUBHAI (SINCE DECD, THROUGH LEGAL HEIRS AND REPRESENTATIVES),SONABEN WD/O BHARATBHAI @ GULABBHAI JITUBHAI,SHITALBEN BHARATBHAI @ GULABBHAI JITUBHAI (MINOR),RITABEN BHARATBHAI @ GULABBHAI JITUBHAI (MINOR),KHUSHBOO BHARATBHAI @ GULABBHAI JITUBHAI (MINOR)	(MR NIKHIL S KARIEL)	ARVINDBHAI KALYANJI BHANUSALI (GAJRA) - DECD.,SHANTABEN WD/O ARVINDBHAI KALYANJI BHANUSALI,DIPESHKUMAR ARVINDBHAI GAJRA,HITESH ARVINDBHAI GAJRA,DILIPBHAI GORDHANBHAI SONANI,LALJIBHAI GORDHANBHAI SONANI,AXIS BANK LTD,BARODA GUJARAT RURAL BANK,GUNIBEN @ JASHUBEN D/O DAHYABHAI RANCHHODBHAI,GITABEN VASANTBHAI RATHOD	,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
45337	FA/2328/2016	20/10/2016	THE ORIENTAL INSURANCE COMAPNY LIMITED,	MR MITESH L RANGRAS	RAMESHBHAI ZAVERBHAI TADVI LEGAL HEIRS OF DECD.,DEVENDRA BHIKHABHAI VASAVA,RAHIMABIBI NASIRKHAN PATHAN (OWNER OF GJ-17-U-5011)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45338	FA/2336/2016	20/10/2016	NEW INDIA ASSURANCE CO. LTD. THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. NAYAN RAJUBHAI @ RAJESHBHAI RAMANI,VASANTBEN LABHUBHAI RAMANI,MINOR DARSHAN RAJUBHAI @ RAJESHBHAI LABHUBHAI RAMANI,DHARMESH MANUBHAI VALA	
45339	FA/2337/2016	20/10/2016	NEW INDIA ASSURANCE CO. LTD. THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. VANITABEN RAJUBHAI @ RAJESHBHAI LABHUBHAI RAMANI,VASANTBEN LABHUBHAI RAMANI,MINOR DARSHAN RAJUBHAI @ RAJESHBHAI LABHUBHAI RAMANI,DHARMESH MANUBHAI VALA	
45340	FA/2338/2016	20/10/2016	NEW INDIA ASSURANCE CO. LTD. THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. RAJUBHAI @ RAJESHBHAI LABHUBHAI RAMANI,VASANTBEN LABHUBHAI RAMANI,MINOR DARSHAN RAJUBHAI @ RAJESHBHAI LABHUBHAI RAMANI,DHARMESH MANUBHAI VALA	
45341	FA/2341/2016	07/12/2016	DIVISIONAL CONTROLLER / MANAGER,	MR HARDIK C RAWAL	LEGAL HEIRS OF DECD. GAGIBEN RAMANBHAI TALPADA,RAMANBHAI SHANABHAI TALPADA,ARJUN RAMANBHAI TALPADA,DAXABEN RAMANBHAI TALPADA,DEVANG RAMANBHAI TALPADA,MINOR CHETAK RAMANBHAI TALPADA THRU GUARDIAN AND NEXT FRIEND RAMANBHAI SHANABHAI TALPADA,BHARATBHAI GOVINDBHAI RANA	,MR HM PARIKH,MR RASESH H PARIKH
45342	FA/2351/2016	21/10/2016	ADARSH PACKAGING THROUGH ADMINISTRATOR, PROPRIETOR / PARTNER RAMABEN DHANSHUKHBHAI PATEL,	MR HARSHAD K PATEL	BHARATBHAI DHANABHAI BARAD,	
45343	FA/2368/2016	19/12/2016	RAVAL PRAHLADBHAI AMBALAL,	MR KAMLESH S KOTAI	THAKOR DASRATHJI JAGAJI,PATEL SURESHBHAI NARSINGBHAI,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR TANMAY B KARIA
45344	FA/2372/2016	15/11/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	KARANBHAI KODABHAI GANDVI,HAMIRBHAI ARSHIBHAI PATAR,NATIONAL INSURANCE COMPANY LTD.,BHIMSINGH SARMAN BARAD	
45345	FA/2376/2016	08/12/2016	NATIONAL INSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	LEGAL HEIRS OF DECD. CHHELSHANKAR POPATBHAI JOSHI,MADHUBEN ALIAS DEVIKABEN CHHELSHANKAR JOSHI,MANOJBHAI CHHELSHANKAR JOSHI,JANAKBHAI CHHELSHANKAR JOSHI,NITESHBHAI CHHELSHANKAR JOSHI,JIGNESHBHAI CHIMANBHAI JOSHI,DEPUTY ENGINEER,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	
45346	FA/2377/2016	29/12/2016	BHANUBEN WD/O SURESHBHAI MAGANLAL PANCHAL,CHIRAG SURESHBHAI PANCHAL,NAYAN SURESHBHAI PANCHAL	MR.HIREN M MODI	PRAJAPATI VISHNUBHAI KESHAVLAL,UNITED INDIA ASSURANCE COMPANY LTD	RULE SERVED BY DS,SHARMISHTA A DAVE,ARUNKUMAR R DAVE
45347	FA/2384/2016	25/11/2016	GOPALBHAI RANCHHODBHAI BELADIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MATHURBHAI CHIMAN GORDHAN,RAMSANG CHIMAN GORDHAN,KANUBHAI CHIMAN GORDHAN,DINESHBHAI CHIMAN GORDHAN,JAGDISHBHAI CHIMAN GORDHAN,DHARMISTHA CHIMAN GORDHAN,JASHODA CHIMAN GORDHAN	
45348	FA/2387/2016	09/11/2016	GAUTAM GORDHANBHAI DESAI,	MR M T SAIYAD	DEVIKABEN GAUTAMBHAI DESAI,SENIOR MANAGER	
45349	FA/2394/2016	29/11/2017	ATIT SHIVGIRI JAGATGIRI (BAVA),	(MR VIVEK N MAPARA)	AMRATBHARTHI SOMBHARTHI BAVA - LEGAL HEIRS OF DECD. BAVA SOMBHARTHI GODHABHARTI,VISHNUBHARTHI SOMBHARTHI BAVA - LEGAL HEIRS OF DECD. BAVA SOMBHARTHI GODHABHARTI,DARIYABEN BABUBHARTHI BAVA - LEGAL HEIRS OF DECD. BAVA SOMBHARTHI GODHABHARTI,BHIKHIBEN D/O SOMBHARTHI GODHABHARTI W/O REVGAR BAVA,LALIBEN D/O KARUGAR BAVA	MR MAULIK R SHAH
45350	FA/2397/2016	09/11/2016	SONALI SUNIL BHANUSALI,	MR AM PAREKH	MANJEET KAUR,SINGH SANDIP HARJITSING,JOSHNABA YOGRAJSING CHUDASAMA,GITABA VANRAJSING CHUDASAMA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45351	FA/2400/2016	07/04/2017	MIHIRKUMAR NARANDAS DUDHAREJIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	JANVIBALA @ JANUBEN W/O. MIHIRBHAI DUDHAREJIYA D/O. MANOJBHAI GONDALIA,	HCLS COMMITTEE,MR. JAIMIN R DAVE
45352	FA/2407/2016	26/12/2017	KRISHNA BHARATBHAI GOHIL,	MR TEJAS P SATTA	MANALI HITESHKUMAR SONI,	RULE SERVED,MR.GAURANG B GOHEL
45353	FA/2415/2016	16/01/2017	USHABEN W/O RAJU @ MANGALSINH JAGATSINH CHAUHAN,NATVARSINH RAJU @ MANGALSINH JAGATSINH CHAUHAN - MINOR	MR.HIREN M MODI	PRASANNA RAMANAT BAKARE,CHOLAMANDALAM GENERAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
45354	FA/2416/2016	14/06/2018	EXECUTIVE ENGINEER,	MR SP HASURKAR	NIMISHABEN NAVINBHAI VAGHAT,RASILABEN NAVINBHAI VAGHAT - MINOR,ZINABHAI KAKADBHAI VAGHAT,SAVLIBEN ZINABHAI VAGHAT,KISHANBHAI CHHAGANBHAI PATEL	,MR AMIT N PATEL
45355	FA/2424/2016	26/04/2017	NAGJIBHAI RUGNATHBHAI DALVADI - DECEASED,SHANTABEN NAGJIBHAI DALVADI (WIFE),GHANSHYAMBHAI NAGJIBHAI DALVADI - DECEASED,NATUBHAI NAGJIBHAI DALVADI,PARSOTTAMBHAI NAGJIBHAI DALVADI,SANTOKBEN GHANSHYAMBHAI DALVADI,VISHNUBHAI GHANSHYAMBHAI DALVADI,JAYESHBHAI GHANSHYAMBHAI DALVADI,HANSABEN GHANSHYAMBHAI DALVADI,MANEKBEN GHANSHYAMBHAI DALVADI	,MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
45356	FA/2426/2016	28/02/2017	THAKOR GANESHJI @ GANAJI CHERAJI,	MR KAMLESH S KOTAI	RANA ASHVINKUMAR SADABHAI,VAGHELA BHIKHAJI CHELAJI,UNITED INDIA INSURANCE COMPANY LIMITED.	
45357	FA/2427/2016	28/02/2017	PATHAN AMINABIBI DILAVARKHA - LEGAL HEIR OF DECD. DILAVARKHA KESHARKHA,PATHAN SHAHENAJBABU DILAVARKHA - LEGAL HEIR OF DECD. DILAVARKHA KESHARKHA,PATHAN ANVARKHA DILAVARKHA - LEGAL HEIR OF DECD. DILAVARKHA KESHARKHA,PATHAN NASIBKHAN DILAVARKHA - LEGAL HEIR OF DECD. DILAVARKHA KESHARKHA,PATHAN SHARIFABANU DILAVARKHA - LEGAL HEIR OF DECD. DILAVARKHA KESHARKHA,PATHAN FIROZ DILAVARKHA - LEGAL HEIR OF DECD. DILAVARKHA KESHARKHA	MR KAMLESH S KOTAI	MAKWANA LALITKUMAR MAFATLAL,UNITED INDIA INSURANCE COMPANY LIMITED.	
45358	FA/2429/2016	31/01/2017	MANAV NESVI INFRASTRUCTURE PVT LTD,	MR KV SHELAT	CINE GRAND PRIVATE LIMITED,	MR YH MOTIRAMANI,MR.DIVYES H G NIMAVAT
45359	FA/2430/2016	02/04/2019	GENERAL MANAGER,	MR AJAY R MEHTA	MERDA GOPALAN AND GANOTIYA SAHAKARI MANDLI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,J K GANDHI
45360	FA/2431/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI ISHWARJI OKHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR N R DESAI
45361	FA/2432/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI KARSHANJI OKHAJI,TARABEN KARSHANJI SOLANKI,JAVABEN KARSHANJI SOLANKI,JAVANJI KARSHANJI SOLANKI,RAMIBEN KARSHANJI SOLANKI,NAKLANGJI KARSHANJI SOLANKI,SURYABEN KARSHANJI SOLANKI,DIVABEN KARSHANJI SOLANKI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45362	FA/2433/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI SOMAJI OKHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45363	FA/2434/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI PRABHUJI OKHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR

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45364	FA/2435/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI ISHA BATHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45365	FA/2436/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI JAGSI VIRBHAN - RABARI LEELA JAGSI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45366	FA/2437/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI LALA VIRBHAN,RABARI AGARBEN LALABHAI,RABARI RANABHAI LALABHAI,RABARI JORABHAI LALABHAI,RABARI LEBABHAI LALABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR
45367	FA/2438/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI HARI VALA,RABARI AMARBEN HARIBHAI (DECD),RABARI PARBATBHAI HARIBHAI,RABARI ISHWARBHAI HARIBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR
45368	FA/2439/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI NATHU VIRMA,RABARI AGARBEN NATHUBHAI,RABARI RAJUBHAI NATHUBHAI,RABARI KUNVARBEN NATHUBHAI,RABARI PANCHABHAI NATHUBHAI,RABARI MAFABHAI NATHUBHAI,RABARI RUKHEBEN NATHUBHAI,RABARI JABUBEN NATHUBHAI,RABARI LEBABHAI NATHUBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR
45369	FA/2440/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI BHEMA VIHA,RABARI KANABHAI BHEMABHAI,RABARI DHENGABHAI BHEMABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45370	FA/2441/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI SEDHA RASHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45371	FA/2442/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	VIRABEN WD/O PAKHAJI DEVKARANJI,KOLI SADAJI PAKHAJI,KOLI RAJAJI PAKHAJI,KOLI BABUJI PAKHAJI (DECD),KOLI NARSINHJI PAKHAJI,KOLI SAVITABEN PAKHAJI,KOLI SARDABEN BABUJI,KOLI JAYANTIJI BABUJI,KOLI LEBAJI BABUJI,KOLI DARSHRATHJI BABUJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR
45372	FA/2443/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	VIRABEN WD/O PAKHAJI DEVKARANJI,KOLI SADAJI PAKHAJI,KOLI RAJAJI PAKHAJI,KOLI BABUJI PAKHAJI (DECD),KOLI NARSINHJI PATHAJI,KOLI SAVITABEN PATHAJI,KOLI SARDABEN BABUJI,KOLI JAYANTIJI BABUJI,KOLI LEBAJI BABUJI,KOLI DASHRATHJI BABUJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR
45373	FA/2444/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	SAVSIJI DHUDA,DEVANJI DHUDA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR
45374	FA/2445/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	HARIJAN POPAT HAMIR,HARIJAN RAMIBEN POPATBHAI,HARIJAN SWAROOPBHAI POPATBHAI,HARIJAN AMRATBHAI POPATBHAI,HARIJAN DHANABHAI POPATBHAI,HARIJAN MANJUBEN POPATBHAI,HARIJAN HANSABHAI POPATBHAI,HARIJAN BHURIBEN POPATBHAI,HARIJAN PARSABHAI POPATBHAI,HARIJAN JAGUBEN POPATBHAI,HARIJAN PARUBEN W/O POPATBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR

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45375	FA/2446/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	SEDHA HAMIR HARIJAN,HARIJAN KUNVARBEN SEDHABHAI,HARIJAN BABIBEN SEDHABHAI,HARIJAN BABUBHAI SEDHABHAI,HARIJAN MAFIBEN SEDHABHAI,HARIJAN SAKARBEN SEDHABHAI,HARIJAN GOMTIBEN SEDHABHAI,HARIJAN RAMESH SEDHABHAI,HARIJAN JIVAN SEDHABHAI,HARIJAN ASHOK SEDHABHAI,HARIJANMADHUBEN SEDHABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR
45376	FA/2447/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	HARIJAN VIHA HAMIR,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45377	FA/2448/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHANGI LAVJI OKHA,BHANGI VERSI LAVJI,BHANGI SHANTABEN LAVJIBHAI (DECD),BHANGI MANABHAI LAVJIBHAI,BHANGI LILABEN LAVJIBHAI,BHANGI RAMESHBHAI LAVJIBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR
45378	FA/2449/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHANGI BAJU OKHA,BHANGI KANTI BAJU (DECD),BHANGI HEMIBEN BAJUBHAI (DECD),BHANGI MANJIBHAI BAJUBHAI,BHANGI PARBATBHAI BAJUBHAI,BHANGI SAVITABEN BAJUBHAI,BHANGI AMRATBHAI BAJUBHAI,BHANGI CHANDABEN BAJUBHAI,BHANGI KANTABEN KANTIBHAI,BHANGI HARESHBHAI KANTIBHAI,BHANGI ALKABEN KANTIBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR
45379	FA/2450/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KUMBHAR NATHAJI RAVTAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45380	FA/2451/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KUMBHAR KARSHANJI RATNAJI,PRAJAPATI LAXMIBEN KARSHANJI,PRAJAPATI PRAHLADJI KARSHANJI,PRAJAPATI HARCHANDJI KARSHANJI,PRAJAPATI HIRAJI KARSHANJI,PRAJAPATI JAVANJI KARSHANJI,PRAJAPATI SHARDABEN KARSHANJI,PRAJAPATI CHUNIBEN KARSHANJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR
45381	FA/2452/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	SHIVA MOHAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45382	FA/2453/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI SARDAR CHAHERA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45383	FA/2454/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI AGARA CHAHERA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR
45384	FA/2455/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MASHARUJI CHAHERAJI,KOLI NARANJI MASAJI,KOLI DHARSIJI MASAJI,KOLI RAHJIJI MASAJI,KOLI CHOTHIBEN MASAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR
45385	FA/2456/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI JITA LAVJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45386	FA/2457/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI RUGNATH HARSANG,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45387	FA/2458/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI JITA LAVJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45388	FA/2459/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI CHAMANA MOHAN,KOLI PRATAP VASRAM,KOLI GALBAJI LAKHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)
45389	FA/2460/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MADHA HOSA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45390	FA/2461/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MAFAJI MADHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45391	FA/2462/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KEDI SEDHA MAHADEV POA OF MANGUBEN BHERAJI,KOLI DHUDIBEN SEDHAJI (DECD),KOLI TARSANGJI SEDHAJI (DECD),SOLANKI POPATJI SEDHAJI (DECD),SOLANKI CHELAJI SEDHAJI (DECD),SOLANKI AJMALJI SEDHAJI,SOLANKI DEHLAJI SEDHAJI (DECD),SOLANKI SHANTIJI SEDHAJI (DECD),SOLANKI KURSIJI SEDHAJI,KOLI SHANKABEN TARSANGJI,KOLI LAXMANJI TARSANGJI,KOLI KHEMAJI TARSANGJI,SOLANKI BABIBEN POPATJI,SOLANKI SHRAVANJI POPATJI,SOLANKI CHNADUBEN CHELAJI,SOLANKI PARBATJI CHELAJI,SOLANKI DINESHJI CHELAJI,SOLANKI SONABEN DEHLAJI,SOLANKI MUKESHJI DEHLAJI,SOLANKI BABIBEN SHANTIJI,SOLANKI SHAMALJI SHANTIJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45392	FA/2463/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KHATRI KANAIYALAL FOJALAL POA OF MANGUBEN BHERAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45393	FA/2464/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI RAICHAND RAVAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45394	FA/2465/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI CHATARAJI NATHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45395	FA/2466/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI BADARA GANA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45396	FA/2467/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI DUNGARA GANA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45397	FA/2468/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MOHAN PANCHA,KOLI DEVCHAND MOHAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45398	FA/2469/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF KOLI SAVDAN UGRA,VERSI SAVDAN,JABABAI W/O SAVDAN UGRA,SPECIAL LAND ACQUISITION OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)
45399	FA/2470/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI DHUDHA JALA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45400	FA/2471/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI BAJU BHIKHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45401	FA/2472/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI TRIKMA BHIKHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45402	FA/2473/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI CHELA KALA,KOLI ZABABEN CHELAJI (DECD),KOLI BHARATJI CHELAJI,KOLI RAMESHJI CHELAJI,KOLI SANJAYJI CHELAJI,KOLI ALPESHJI CHELAJI,KOLI ASHABEN CHELAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR
45403	FA/2474/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI UKAJI KARAMSINH,KOLI JAGA KARMSINH,KOLI LALA KARAMSINH,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45404	FA/2475/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI CHATARAJI MOKAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45405	FA/2476/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI SAVA MAGA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45406	FA/2477/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI PIRA KHETA,KOLI KASTURBEN PIRAJI,KOLI ZEVARBEN PIRAJI,KOLI JASABEN PIRAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR
45407	FA/2478/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI RATNAJI VARJANGJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45408	FA/2479/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI DAHYA LALA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45409	FA/2480/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI ISHA LAKHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45410	FA/2481/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	NAVUBEN CHHAGANJI WD/O NAVAJI,JAGMAL CHHAGANJI,HEMABEN CHHAGANJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45411	FA/2482/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI TARSANG KALA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45412	FA/2483/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI VIHA GENA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45413	FA/2484/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	AMBABEN KHANABHAI KOLI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45414	FA/2485/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MAFTA MOTI,KOLI JAMKUBEN MOFTAJI (DECD),KOLI KEWADAJI MOFTAJI (DECD),KOLI POPATJI MAFATAJI,KOLI HANSABEN KEWADAJI,KOLI ARWINDJI KEWADAJI,KOLI JASWANJI KEWADAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45415	FA/2486/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI PRATAPBHAI MERUBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45416	FA/2487/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI DHARMA SAYABA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45417	FA/2488/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI SURAJBEN CHAMNA,KOLI SADAJI PAKHAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45418	FA/2489/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI BHAGA NAGAR,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45419	FA/2490/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI NEMAJI GODAJI & DHARMA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45420	FA/2491/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI RUPSING HAJURJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45421	FA/2492/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MAFAJI RUPSING,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45422	FA/2493/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI JOITA VASA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45423	FA/2494/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI JAGMAL LADHA,KOLI SHANTABEN JAGMALJI,KOLI JAVANJI JAGMALJI,KOLI SWARUPJI JAGMALJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45424	FA/2495/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED KOLI MOHAN REVA,KILI JOITABHAI MOHANBHAI,KOLI JAVANJI,KOLI MANGABHAI,KOLI SAGRAMBHAI,KOLI AMARBEN WD/O MOHAN REVA,KOLI CHINIBEN MOHAN,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45425	FA/2496/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIR OF DECEASED KOLI CHATARA KESHA,KOLI LAXMANJI CHATRAJI,KOLI PANCHANJI CHATRAJI,KOLI SRAVANJI CHATRAJI,KOLI MADARJI CHATRAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45426	FA/2497/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED KOLI NARNA LALA,DHUKHAJI LALAJI KOLI,RAMIBEN LALAJI KOLI,JADIBEN LALAJI KOLI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45427	FA/2498/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	CHAMANJI KARSHANJI SAMTAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45428	FA/2499/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI OKHA SOMTA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45429	FA/2500/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED KOLI PRATAP OKHA,KOLI CHAMPABEN PRATAPJI,KOLI AJMALJI PRATAPJI,KOLI BHAVCHANDJI PRATAPJI,KOLI GOBAJI PRATAPJI,KOLI ASHOKJI PRATAPJI,LEGAL HEIRS OF DECEASED KOLI RANJITJI PRATAPJI,KOLI SAMDARBEN RANJITJI,KOLI ANAND RANJITJI,KOLI BHAVAN RANJITJI,KOLI INDRABEN RANJITJI,KOLI VEENABEN RANJITJI,SANTARABEN RANJITJI,KOLI CHAMPABEN PRATAPJI,KOLI SONABEN BHAVCHANDJI,KOLI SAGAR BHAVCHANDJI,KOLI ASHOKJI PRATAPJI,KOLI SAMDARBEN RANJITJI,KOLI ANAND RANJITJI,KOLI BHAVAN RANJITJI,KOLI INDABEN RANJITJI,KOLI VINABEN RANJITJI,KOLI ANTRABEN RANJITJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45430	FA/2501/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI SEDHA CHEHARA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45431	FA/2502/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI CHATARA CHEHARA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45432	FA/2503/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI JAGA RAKHA,KOLI SAVA JAGAJI,KOLI POPATJI JAGAJI,KOLI BABUJI JAGAJI,KOLI GEMRAJI JAGAJI,KOLI PRAVINJI JAGAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45433	FA/2504/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI NARSIHJI GALBAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45434	FA/2505/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI BHURAJI RANAJI,KOLI VANABIRJI BHURAJI,KOLI BHARTIBEN BHURAJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45435	FA/2506/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI RAMCHAND CHEHARA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45436	FA/2507/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI RAICHAND HADA,KOLI HARCHANDJI RAICHANDJI,KOLI GANESHJI RAICHANDJI,KOLI ARJANJI RAICHANDJI,KOLI ZEVARBEN RAICHANDJI,KOLI HANSABEN RAICHANDJI,KOLI BIMABEN RAICHANDJI,KOLI TARABEN RAICHANDJI,KOLI LAXMIBEN RAICHANDJI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45437	FA/2508/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RAVAJI SHAKARAJI KOLI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45438	FA/2509/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI NAGJIJI CHNAJI,KOLI GAJUJI CHANAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA

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45439	FA/2510/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED NAYEE MAGA MALA,NAYEE PRABHUBHAI MAGABHAI,NAYEE DEVABHAI MAGABHAI,NAYEE MANABHAI MAGABHAI,NAYEE CHOTHAJIBHAI MAGABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45440	FA/2511/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	SUTHAR MAFAJI LADHAJI (DECD),SUTHAR MAGANJI LADHAJI,SUTHAR DHUDAJI LADHAJI,BAGASUBEN MAFAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45441	FA/2512/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED SUTHAR VIRAJI JETAJI,SUTHAR VELAJI VIRAJI,SUTHAR BHOPAJI VIRAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45442	FA/2513/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED SUTHAR GOMAJI JETAJI,SUTHAR RATNAJI GOMAJI,SUTHAR BABUJI GOMAJI,SUTHAR NATHIBEN D/O GOMAJI JETAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45443	FA/2514/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED SUTHAR RAGNATHJI JETAJI,SUTHAR BHUDRAJI RAGNATHJI,SUTHAR SUNDHAJI RAGNATHJI,SUTHAR DADAJI RAGNATHJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45444	FA/2515/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED SUTHAR VIRAJI JETAJI,SUTHAR VELAJI VIRAJI,SUTHARBHOPAJI VIRAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45445	FA/2516/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BAVA HANSPURI MADHUPURI,BAVA NENPURI HANSPURI,BAVA GHEMARPURI HANSPURI,BAVA CHANDUPURI HANSPURI,BAVA KAMLABEN HANSPURI,BAVA RAMESHPURI HANSPURI,BAVA TINAPURI HANSPURI,BAVA KAPILABEN HANSPURI,BAVA VIRUBEN HANSPURI,BAVA NAGJIPURI HANSPURI,BAVA CHUNIBEN HANSPURI,BAVA BHIKHAPURI MADHUPURI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45446	FA/2517/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BAVA RUPPURI BHAGVANPURI,BAVA PARUBEN RUPPURI,BAVA JORAPURI RUPPURI,BAVA MANPURI RUPPURI,BAVA TANPURI RUPPURI,BAVA MANPURI RUPPURI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR,MR SHAKTI S JADEJA
45447	FA/2518/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABRI LALA HATHI,RABARI LILUBEN D/O RABARI LALA HATHI,RABARI JORABHAI HATHIBHAI,RABARI JIVIBEN JORABHAI,RABARI PRAKASHBHAI JORABHAI,RABARI ASHABEN JORABHAI,RABARI JORA HATHI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR
45448	FA/2519/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI RANA MADHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45449	FA/2520/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI HARI MADHA,RABARI DOOSHIBEN HARIBHAI,RABARI KUSHIBHAI HARIBHAI (DECD),RABARI ZEVARBEN HARIBHAI,RABARI KHENGARBHAI HARIBHAI,RABARI JIVABHAI HARIBHAI,RABARI SURAJBEN HARIBHAI,RABARI SURJIT KUSHIBHAI,RABARI BINABEN KUSHIBHAI,RABARI MUKESHBHAI KUSHIBHAI,RABARI HITESHBHAI KUSHIBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45450	FA/2521/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI MAHADEV JALA,RABARI MAFABHAI MAHADEVBHAI,RABARI MAGANBHAI MAHADEVBHAI,RABARI SHANTABEN MAHADEVBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45451	FA/2522/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI JIVA JALA,AGARBEN W/O RABARI JIVA JALA,JAMNABEN JIVABHAI RABARI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45452	FA/2523/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI CHEHARA RABHA,RABARI PUNJIBHAI CHEHERABHAI (DECD),RABARI SAKARBEN CHEHERABHAI,RABARI MANIBEN CHEHERABHAI,RABARI JIVRAJBHAI CHEHERABHAI,RABARI NAGJIBHAI CHEHERABHAI,RABARI ZEVARBEN CHEHERABHAI,RABARI RANABHAI CHEHERABHAI,RABARI RUKHIBEN CHEHERABHAI,RABARI DURIBEN CHEHERABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR
45453	FA/2524/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI JIVRAJ CHEHARA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45454	FA/2525/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI MAHADEV SUNDARA,RABARI BHIKHABHAI MAHADEVBHAI,RABARI MAGANBHAI MAHADEVBHAI,RABARI MALIBEN MAHADEVBHAI,RABARI JAGALBEN WD/O MAHADEV SUNDARA,RABARI ZEVARBEN BHIKHABHAI (DECD),RABARIBABUBHAI BHIKHABHAI,RABARI MOHANBHAI BHIKHABHAI,RABARI RAMESHBHAI BHIKHABHAI,RABARI NARSIBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR
45455	FA/2526/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI MASHRUBHAI SUNDARABHAI,OKHABHAI MASHRUBHAI RABARI,MAFABHAI MASHRUBHAI RABARI,DHUDIBEN MASHRUBHAI RABARI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45456	FA/2527/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI GAMAN UDA,RABARI SAKARBEN WD/O RABARI GAMAN UDA,RABARI BABUBHAI GAMANBHAI,RABARI LEBABHAI GAMANBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45457	FA/2528/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI RAJA RAMA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
45458	FA/2529/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI BHATHI VIHA,RABARI HARIBHAI BHATIBHAI,LEGAL HEIRS OF DECEASED RABARI BHEMABHAI BHATHIBHAI,RABARI JORABHAI BHATHIBHAI,RABARI KALUBHAI BHATHIBHAI,RABARI RAJABHAI BHATHIBHAI,CHEHARBEN WD/O BHATHIBHAI VIHA,RATANBEN BHATHIBHAI,RABARI NARSINHBHAI BHEMABHAI,RABARI PARBATBHAI BHEMABHAI,RABARI JANJUBEN BHEMABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE NOT RECD BACK,NOTICE SERVED
45459	FA/2530/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI VALA VIRBHAN,RABARI AGARBEN WD/O RABARI VALA VIRBHAN,RABARI LEELABHAI VALABHAI,RABARI PACHANBHAI VALABHAI,RABARI MAFABHAI VALABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45460	FA/2531/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI GAMAN JIBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45461	FA/2532/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI CHELA RUPA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45462	FA/2533/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI JIVA RUPA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45463	FA/2534/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI LALA KARSHAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45464	FA/2535/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI BHEMA JALAI,RABARI HIRABHAI BHEMABHAI,RABARI RAMJIBHAI BHEMABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR SP MAJMUDAR,MR SHAKTI S JADEJA
45465	FA/2536/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI RANA MASARU JALA,RABARI LASUBEN W/O RANABHAI,RABARI MOHANBHAI RANABHAI,RABARI BHARATBHAI RANABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45466	FA/2537/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED RABARI VALA JALA,RABARI HIRABHAI VALABHAI,RABARI ISHWARBHAI VALABHAI,RABARI JEBARBEN VALABHAI,RABARI SANTABEN VALABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45467	FA/2538/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI DANA BHATHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45468	FA/2539/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIL DHARMA BHAGVAN,BHIL MANSANGBHAI DHARMABHAI,BHIL BHUPATBHAI DHARMABHAI,BHIL MAFABHAI DHARMABHAI,BHIL TARABEN DHARMABHAI,BHIL HANSABEN DHARMABHAI,BHIL JABUBEN W/O MANSUNGBHAI,BHIL MEMABHAI MANUSUNGBHAI,BHIL CHANDUBHAI MANUSUNGBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45469	FA/2540/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI HIRA BHAGWAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45470	FA/2541/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIL SSHANAR DHANA,BHIL SAMUBEN WD/O BHIL SHANKAR DHANA,BHIL KEVALBHAI SHANKARBHAI,BHIL MAGANBHAI SHANKARBHAI,BHIL PURABHAI SHANKARBHAI (DECD),BHIL ASITABEN SHANKARBHAI,BHILMAFIBEN SHANKARBHAI,BHIL GITABEN PURABHAI,BHIL ANILBHAI PURABHAI,BHIL ANITABHAI PURABHAI,BHIL ASHABHAI PURABHAI,BHIL AMRATBHAI PURABHAI,BHIL RAHULBHAI PURABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45471	FA/2542/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL PRATAP SOMA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA

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45472	FA/2543/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIL CHHAGAN VIRMA,BHIL ISHWARBHAI CHHAGANBHAI,BHIL VERSIBHAI CHHAGANBHAI,BHIL PARBAT CHHAGANBHAI,BHIL PANCHUBEN CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45473	FA/2544/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL CHEHARA BHAVA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45474	FA/2545/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED SARDABEN WD/O BHUDARA GAJA,BHIL JIVAN BHUDARABHAI,BHIL MEERABEN D/O BHUDARAJI GAJAJI,BHIL PARVATIBEN D/O BHUDARAJI GAJAJI,JIVAN BHUDARA WHO IS MINOR HIS GUARDIAN MATHER SHARDABEN,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45475	FA/2546/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIAL CHATU RAMA PATE,BHIL TEJABHAI CHATURBHAI,BHIL KALABHAI CHATURBHAI,BHIL PRAHALDABHAI CHATURBHAI,BHIL AMATHABHAI CHATURBHAI,BHIL JEBARBEN CHATURBHAI,BHIL DARIYABEN CHATURBHAI,BHIL SAMADARBEN CHATURBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45476	FA/2547/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL MAFA UJA,LEGAL HEIRS OF DECEASED BHIL ASHU UJA,BHIL THAKARABHAI ASHUBHAI,BHIL MEERABEN D/O ASHUBHAI,BHIL KASHUBEN W/O ASHUBHAI AND LEGAL GUARDIAN OF BHIL THAKARABHAI ASHUBHAI,BHIL BALVANT UJA,BHIL MAGAN UJA,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45477	FA/2548/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL NARSANG SARTAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
45478	FA/2549/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIAL CHATUR RAMA,BHIL TEJABHAI CHATURBHAI,BHIL KALABHAI CHATURBHAI,BHIL PRAHALADBHAI CHATURBHAI,BHIL AMTHABHAI CHATURBHAI,BHIL JEBARBEN CHATURBHAI,BHIL DARIYABEN CHATURBHAI,BHIL SAMADARBEN CHATURBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED
45479	FA/2550/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIL JASHIBEN W/D OF RAVTAJI PATAJI,BHIL TAJABHAI CHATURJI,BHIL HALABHAI CHATURJI,BHIL PRAHALAD CHATURBHAI,BHIL AMATHAJI CHATURJI,BHIL JEBARBEN CHATURJI,BHIL DARIYABEN CHATURBHAI,BHIL SAMDARBEN WD/O CHATURJI RAMAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED
45480	FA/2551/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL RAVJI HOTHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45481	FA/2552/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIL ADABHAI HOTHIBHAI,BHIL SARUBEN WIDOW WIEF OF ADABHAI HOTHIBHAI,BHIL VERSIBHAI ADABHAI,BHIL BABUBHAI ADABHAI,SPECIAL LAND ACQUISITION OFFICER,	,NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR,MR.KRUTARTH K PANDYA

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45482	FA/2553/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED BHIL ADA HOTHI,BHIL SARUBEN WIDOW WIFE OF ADBHAI HOTHIBHAI,BHIL VERSIBHAI ADABHAI,BHIL BABUBHAI ADABHAI,SPECIAL LAND ACQUISITION OFFICER,	,NOTICE SERVED,UNSERVED EXPIRED (N),MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45483	FA/2554/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECEASED KOLI JEHA TRIKAMA,,BABIBEN JESHAJI KOLI,BABRAJI JESHAJI KOLI,GAURIBEN JESHAJI KOLI,MATHURJI JESHAJI KOLI,MONAJI JESHAJI KOLI,SPECIAL LAND ACQUISITION OFFICER,	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45484	FA/2555/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MANSUKHJI KALAJI,KOLI BALDEVJI KALAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,NOTICE UNSERVED
45485	FA/2556/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI NANJI DHUDA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45486	FA/2557/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BAVABABUPURI HIRAPURI BHAGVANPURI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45487	FA/2558/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	NAYEE MANA MAGA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45488	FA/2559/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	NAYEE PRABHU MAGA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45489	FA/2560/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BAVA PREMPURI SADULPURI MINOR HIS GUARDIAN BAVA MANGUBEN WD/O SADALPURI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45490	FA/2561/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BAVA MALAPURI HIRAPURI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45491	FA/2562/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. RABARI GAMAN MADHA,RABARI MOTIBHAI GAMANBHAI,RABARI MOHANBHAI GAMANBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA

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45492	FA/2563/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI PIRA MADHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45493	FA/2564/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI NILA MADHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45494	FA/2565/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. RABARI PIRA MASHRU,RABARI LASHUBEN PIRABHAI,RABARI SITABEN PIRABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45495	FA/2566/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI GOVA MASHRU,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45496	FA/2567/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI HIRA VALA,LEGAL HEIRS OF DECD. RABARI VALA JALA,RABARI HIRABHAI VALABHAI,RABARI ISHWARBHAI VALABHAI,RABARI JEBARBEN VALABHAI,RABARI SHANTABEN VALABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45497	FA/2568/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI MANIBEN LEELABHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45498	FA/2569/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI NAGJI CHEHARA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45499	FA/2570/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI BHIKHA MAHADEV,RABARI ZEBARBEN W/O BHIKHA MAHADEV,RABARI BABUBHAI BHIKHABHAI,RABARI MOHANBHAI BHIKHABHAI,RABARI RAMESHBHAI I BHIKHABHAI,RABARI NARSHINHBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED
45500	FA/2571/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI HARI BHATHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45501	FA/2572/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI JORA BHATHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA

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45502	FA/2573/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI KALU BHATHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45503	FA/2574/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. RABARI BHEMA BHATHI,RABARI PARBATBHAI BHEMABHAI,RABARI NARSINHBHAI BHEMABHAI,RABARI MANJUBEN WD/O BHEMABHAI BHATHIBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45504	FA/2575/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI MAGAN HARI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45505	FA/2576/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI GAMAN VIRBHAN,RABARI RANIBEN GAMANBHAI,RABARI PARBATBHAI GAMANBHAI,RABARI BIJABEN GAMANBHAI,RABARI SURAJBEN GAMANBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR
45506	FA/2577/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI JAJUBEN MASHRU WD/O DECD. RABARI MASHRU VIRBHAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45507	FA/2578/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI DANA JIBHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45508	FA/2579/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI NATHU VIRMA,RABARI AGARBEN W/O NATHUBHAI VIRMA,RABARI RAJABHAI NATHUBHAI,RABARI KUVARBEN NATHUBHAI,RABARI PANCHABHAI NATHUBHAI,RABARI MAFABHAI NATHUBHAI,RABARI RUKHIBEN NATHUBHAI,RABARI JAGUBEN NATHUBHAI,RABARI LEMBABHAI NATHUBHAI,RABARI SIMABEN NATHUBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45509	FA/2580/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI DHUDA VIHA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
45510	FA/2581/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI NAGJI VIRMA,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45511	FA/2582/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. BHIL VARJANG SARTAN,BHIL TEJABHAI NARSANGBHAI,BHIL PARBATBHAI NARSANGBHAI,BHIL VIRCHANDBHAI NARSANGBHAI,BHIL KHEMIBEN WD/O NARSANGBHAI SARTANBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA
45512	FA/2583/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL RANCHOD HOTHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTARTH K PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45513	FA/2584/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI MASA GOKAL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTART H K PANDYA
45514	FA/2585/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. TAKHAJI MOTIJI,KOLI DASRATHJI TAKHAJI,KOLI PRAHALADJI TAKHAJI,KOLI GEETABEN TAKHAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTART H K PANDYA
45515	FA/2586/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. BHIL VIHA DHANA,BHIL RAJIBEN VIHABHAI,BHIL DEVJIBEN VIHABHAI,BHIL SURESHBHAI VIHABHAI,BHIL ASHVINBHAI VIHABHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTART H K PANDYA
45516	FA/2587/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	CHAMNA GALBA KOLI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTART H K PANDYA
45517	FA/2588/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	BHIL CHATUR SARTAN,PARBATBHAI CHATURBHAI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45518	FA/2589/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI KACHARA MEHRU,KOLI GITABEN KACHARAJI,KOLI GOMTIBEN KACHARAJI,KOLI ANILJI KACHARAJI,KOLI PRAKASHJI KACHARAJI,KOLI SHARDABEN KACHARAJI,KOLI KASHIBEN KACHARAJI,SPECIAL LAND ACQUISITION OFFICER	,NOTICE SERVED,UNSERVED EXPIRED (N)
45519	FA/2590/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	KOLI CHAMNA KARSHAN,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTART H K PANDYA
45520	FA/2591/2016	06/02/2019	DEFENCE ESTATE OFFICER,	MR ANKIT SHAH	RABARI RAJA BATHI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR P P MAJMUDAR,MR.KRUTART H K PANDYA
45521	FA/2593/2016	16/11/2016	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PARSHOTTAMBHAI VASRAMBHAI DUDHATRA,SUMITRABEN RAJESHBHAI TALAVIYA - HEIR OF DECD. RAJESHBHAI RAMJIBHAI TALAVIYA,MINOR JAYKUMAR RAJESHBHAI TALAVIYA - HEIR OF DECD. RAJESHBHAI RAMJIBHAI TALAVIYA,MINOR PAYALBEN RAJESHBHAI TALAVIYA - HEIR OF DECD. RAJESHBHAI RAMJIBHAI TALAVIYA,RAMJIBHAI SHAMJIBHAI TALAVIYA - - HEIR OF DECD. RAJESHBHAI RAMJIBHAI TALAVIYA,KANTABEN RAMJIBHAI TALAVIYA - HEIR OF DECD. RAJESHBHAI RAMJIBHAI TALAVIYA	
45522	FA/2594/2016	12/12/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ALPESHKUMAR BABERBHAI DHOBI,LAXMANBHAI BHALABHAI NAYAK (LEGAL HEIR OF DECD. SANGITABEN)	(CHETANKUMAR K SHAH),DEVANSH J DAVE,CHIRAG M RAJVANIYA
45523	FA/2595/2016	16/11/2016	NEW INDIA ASSURANCE CO. LTD. VADODARA THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	ARJUN RAJUBHAI MARWADI,VIJAYBHAI KANTIBHAI MARWADI (VAGHELA),ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,GHORI FIROZKHAN HAMIDKHAN,ANILKUMAR PREMSINGH CHAUHAN,MINOR RONAK ANILBHAI MARWADI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45524	FA/2596/2016	16/11/2016	NEW INDIA ASSURANCE CO. LTD. VADODARA THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	ARJUN RAJUBHAI MARWADI,VIJAYBHAI KANTIBHAI MARWADI (VAGHELA),ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,GHORI FIROZKHAN HAMIDKHAN,ANILKUMAR PREMSINGH CHAUHAN,RADHABEN DHANJI MARWADI - HEIR OF DECD. ANILBHAI DHANJIBHAI MARWADI,PARULBEN ANIL MARWADI - HEIR OF DECEASED ANILBHAI DHANJIBHAI MARWADI,MINOR MAMTA ANIL MARWADI - HEIR OF DECD. ANILBHAI DHANJIBHAI MARWADI,MINOR ROSHNI ANIL MARWADI - HEIR OF DECD. ANILBHAI DHANJIBHAI MARWADI	
45525	FA/2597/2016	16/11/2016	NEW INDIA ASSURANCE CO. LTD. VADODARA THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	ARJUN RAJUBHAI MARWADI,VIJAYBHAI KANTIBHAI MARWADI (VAGHELA),ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,GHORI FIROZKHAN HAMIDKHAN,ANILKUMAR PREMSINGH CHAUHAN,ARJUN RAJUBHAI MARWADI	
45526	FA/2598/2016	16/11/2016	NEW INDIA ASSURANCE CO. LTD. VADODARA THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	ARJUN RAJUBHAI MARWADI,VIJAYBHAI KANTIBHAI MARWADI (VAGHELA),ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,GHORI FIROZKHAN HAMIDKHAN,ANILKUMAR PREMSINGH CHAUHAN,RAJUBHAI SOMABHAI MARWADI (DABHI) - HEIR OF DECD. RAVIBHAI RAJUBHAI MARWADI,PINKIBEN RAJUBHAI MARWADI (DABHI) - HEIR OF DECEASED RAVIBHAI RAJUBHAI MARWADI	
45527	FA/2605/2016	23/12/2016	DINESHBHAI BALUBHAI PATEL,M/S. GORDHANBHAI KANUBHAI AND CO.	MR HR PRAJAPATI	HEIRS AND LEGAL REPRESENTATIVES OF DECD. ASHOKBHAI DAHYABHAI PATEL,SUNILKUMAR ASHOKBHAI PATEL,CHETANKUMAR ASHOKBHAI PATEL,IN-CHARGE OFFICER,HINDUSTAN PETROLEUM CORPORATION LIMITED.	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),(MRS VD NANAVATI)
45528	FA/2638/2016	03/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	RASIKBHAI KUKABHAI @ UKABHAI VAGHELA,LABHUBHAI RAMJIBHAI TRIVEDI,BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MR MITESH L RANGRAS
45529	FA/2639/2016	03/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	LEGAL HEIRS OF DECD. MANUBEN KUKABHAI @ UKABHAI VAGHELA,DHARAMSHI UKABHAI VAGHELA,RAIYABHAI UKABHAI VAGHELA,MANSUKHBHAI UKABHAI VAGHELA,RASIKBHAI UKABHAI VAGHELA,VALLABHBHAI UKABHAI VAGHELA,PANCHABHAI UKABHAI VAGHELA,LABHUBHAI RAMJIBHAI TRIVEDI (DELETED),BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,DELETED,RULE SERVED,MR MITESH L RANGRAS
45530	FA/2640/2016	03/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	DHARSHIBHAI SHAMABHAI MATHOSOLIYA,LABHUBHAI RAMJIBHAI TRIVEDI (DELETED),BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR MITESH L RANGRAS,MR Y J PATEL
45531	FA/2641/2016	03/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	LEGAL HEIRS OF DECD. BACHUBHAI BHAVANBHAI,KALIBEN BACHUBHAI,DANABHAI BACHUBHAI,MANGABHAI BACHUBHAI,ASHOKBHAI BACHUBHAI,RAMESHBHAI BACHUBHAI,VIRABHAI BACHUBHAI,MUKESHBHAI BACHUBHAI,MUNIBEN BACHUBHAI,BHAYABHAI BACHUBHAI,LABHUBHAI RAMJIBHAI TRIVEDI (DELETED),BALABHAI RANCHHODBHAI SUTARIYA (DELETED),PARESHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,DELETED,RULE SERVED,MR MITESH L RANGRAS

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45532	FA/2653/2016	19/11/2018	PATEL GANPATBHAI PRAHLADBHAI - HEIR OF PATEL SANJAYBHAI GANPATBHAI,PATEL MANJULABEN GANPATBHAI - HEIR OF PATEL SANJAYBHAI GANPATBHAI,PATEL VIPUL GANPATBHAI - HEIR OF PATEL SANJAYBHAI GANPATBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	CHAUDHARI SENDHABHAI MULJIBHAI,MANISHBHAI HARGOVANBHAI PRAJAPATI,IFFCO TOKIO INSURANCE COMPANY LTD	RULE SERVED,MR. ALKESH N SHAH
45533	FA/2657/2016	26/09/2018	PATEL BRIJESHKUMAR ASHOKBHAI,	MR AV PRAJAPATI	PATEL DIMPALBEN W/O PATEL BRIJESHKUMAR ASHOKBHAI,	MR HARSHAD K PATEL
45534	FA/2658/2016	20/03/2017	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	SIYARAM BIHARI PAL,	NOTICE SERVED
45535	FA/2663/2016	26/06/2018	KRISHNA DAIRY FARM AND COLDRINKS (THROUGH APPELLANT NO.2 & 3),RAMESHBHAI KHODIDAS PATEL,RAJESH KHODIDAS PATEL	MR DAXAY D PATEL	RASIKBHAI KHODIDAS PATEL,	DR.ABHISST K THAKER,HARSHANG H PATEL
45536	FA/2664/2016	31/07/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GALLOPS MOTORS PVT LTD,HASMUKHBHAI KARANSINHBHAI HIRPARA - HEIR AND L R OF DECD. GAUTAM HASMUKHBHAI HIRPARA,VILASBEN HASMUKHBHAI HIRPARA - HEIR AND L R OF DECD. GAUTAM HASMUKHBHAI HIRPARA	RULE SERVED,(MR NIKHIL S KARIEL),M/S WADIAGHANDY AND CO,MR. C. K. PATEL
45537	FA/2667/2016	08/03/2017	MANISHKUMAR KANJIBHAI GELANI,	MR PM LAKHANI,MRS R P LAKHANI,MILAN R MARUTI,DHWANI P LAKHANI	ARUNABEN MANISHKUMAR GELANI D/O MADHUBHAI PRAGJIBHAI BHALALA,	MR. KULDEEP D VAIDYA
45538	FA/2671/2016	25/10/2018	KISHORSINH HARUBHA PARMAR,	(MRS VD NANAVATI)	KARANBHAI SHANGABHAI RABARI,TULSIDASBHAI VALJIBHAI THAKKER,BHARATBHAI KANJIBHAI VARCHAND,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR TANMAY B KARIA
45539	FA/2673/2016	01/12/2016	NEERAJ KUMARPAL SHAH,	MR AMAR N BHATT	DINESH SHIVANNA,KAMAL SEVARAM JADWANI,MANBHUPINDER SINGH ATWAL,ANGAD MANBHUPINDER SINGH ATWAL,R.K. SINGH,C 2 R PROJECTS LLP	DS AFF.NOT FILED (N)
45540	FA/2674/2016	01/12/2016	NEERAJ KUMARPAL SHAH,	MR ASHISH H SHAH	DINESH SHIVANNA,KAMAL SEVARAM JADWANI,MANBHUPINDER SINGH ATWAL,ANGAD MANBHUPINDER SINGH ATWAL,R.K.SINGH,C 2 R PROJECTS LLP	DS AFF.NOT FILED (N),SHASHVATA U SHUKLA
45541	FA/2675/2016	03/10/2018	SURESHBHAI BHULABHAI PATEL,GITABEN SURESHBHAI PATEL	MR.HIREN M MODI	MATHURAPRASAD BHAIYALAL HARIJAN [DELETED],RINKU COMMERCIAL CARRIER LTD.,THE NEW INDIA INSURANCE CO. LTD.	DELETED,RULE SERVED,MR R G DWIVEDI
45542	FA/2678/2016	09/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	PALIBEN MAGANBHAI SOLANKI,BIPINBHAI MAGANBHAI SOLANKI,RAMSHIROMANI MAHADEV PATEL	DISMISSED FOR NON PROSECUTION,RULE SERVED
45543	FA/2683/2016	12/01/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BHAVNABEN HIMATBHAI SIDDHPARA,MINOR HINABEN HIMATBHAI SIDDHPARA THROUGH NATURAL GUARDIAN BHAVNABEN HIMATBHAI SIDDHPARA,MINOR MIHIR HIMATBHAI SIDDHPARA THROUGH NATURAL GUARDIAN BHAVNABEN HIMATBHAI SIDDHPARA,MINOR DARSHIL HIMATBHAI SIDDHPARA THROUGH NATURAL GUARDIAN BHAVNABEN HIMATBHAI SIDDHPARA,CHAMPABEN VIRJIBHAI SIDDHPARA,ARVINDBHAI VIRJIBHAI SIDDHPARA	
45544	FA/2684/2016	29/03/2017	RELIANCE GENERAL INSURANCE COMPANY LTD VADODARA THROUGH AHMEDABAD OFFICE,	MR VIBHUTI NANAVATI	RAJENDRA @ RAJESHBHAI CHHAGANBHAI THAKARDA,MESLIBEN NARIYABHAI @ NARAYANBHAI RATHWA,ARJUNBHAI @ ARJANBHAI NARIYABHAI @ NARAYANBHAI RATHWA	RULE SERVED

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45545	FA/2687/2016	07/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	PRIYA BHAVESHBHAI CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,SANJAYRAJSINH JAUBHA RAIJADA	
45546	FA/2688/2016	07/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MINABEN UMEDSINH CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYRAJSINH JAUBHA RAIJADA	
45547	FA/2689/2016	07/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHANDRESHBHAI TAKHATSINH CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYRAJSINH JAUBHA RAIJADA	
45548	FA/2693/2016	21/12/2016	M/S. RUPERA TRANSPORT COMPANY,	PARAS K SUKHWANI	UNION OF INDIA,	MR RAVI KARNAVAT
45549	FA/2695/2016	29/11/2016	M/S. SHAH NAROTTAMDAS HARJIVANDAS COMPANY, A PARTNERSHIP FIRM,JAYESH DINKARRAI SHAH,TUSHAR DINKARRAI SHAH,HIMANSHU DINKARRAI SHAH	MR ADIL R MIRZA	M/S. SHAH NAROTTAMDAS HARJIVANDAS COMPANY, A PARTNERSHIP FIRM,	
45550	FA/2699/2016	23/01/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	MINOR ASHISH S/O. SUBHASHBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,MINOR PURIBEN D/O. SUBHASHBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,MINOR MINABEN D/O. SUBHASHBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,MINOR PURIBEN D/O. SUBHASHBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,SANGEETA D/O. SUBHASHBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,ANJALI D/O. SUBHASHBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,SUBHASHBHAI S/O. BHAVANBHAI VINJUDA - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,BHAGWANBHAI S/O. PUNJABHAI SINGHAL - LEGAL HEIRS OF DECD. GEETABEN SUBHASHBHAI VINJUDA,MEHBUBSHA KARIMSHA FAKIR,PARULBA W/O. KALUBHAI GOHIL	RULE SERVED,MR R.K.MANSURI
45551	FA/2701/2016	28/12/2016	PARSHOTTAMBHAI NANJIBHAI PARMAR,NIRUBEN NANJIBHAI PARMAR	MR MAKBUL I MANSURI	NANJIBHAI BHUDARBHAI PARMAR,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,(MR MAULIK J SHELAT)
45552	FA/2704/2016	11/12/2018	RASILABEN DILIPBHAI SANEPARA - L H OF DECD. DILIPBHAI SAMJIBHAI SANEPARA,PRAKASH DILIPBHAI SANEPARA - L H OF DECD. DILIPBHAI SAMJIBHAI SANEPARA,KOMAL DILIPBHAI SANEPARA - L H OF DECD. DILIPBHAI SAMJIBHAI SANEPARA,SAVITABEN SHAMJIBHAI SANEPARA - L H OF DECD. DILIPBHAI SAMJIBHAI SANEPARA,SHAMJIBHAI BHANABHAI SANEPARA - L H OF DECD. DILIPBHAI SAMJIBHAI SANEPARA	MR TUSHAR L SHETH	BHAGABHAI RAMBHAI BHARVAD,PRABHUDAS ATMARAM PATEL(DELETED),NATIONAL INSURANCE COMPANY LTD.,KISHOR VRAJLAL VAGHASIYA	DELETED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
45553	FA/2709/2016	28/11/2016	INSURANCE CO. UNITED INDIA INSURANCE CO LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAHESHBHAI @ MAHESHDAN VAJESANGBHAI GADHAVI,DRIVER - BAHADURBHAI MANUBHAI,OWNER - KIRTIDAN MANUBHAI GADHAVI	
45554	FA/2710/2016	28/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DAXABEN MAYURBHAI CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYRAJSINH JAUBHA RAIJADA	
45555	FA/2715/2016	03/10/2017	NEW INDIA ASSURANCE CO. LTD. GANDHINAGAR THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	RUSHIKESH ARVINDKUMAR JOBANPUTRA,BACHUBHAI ISHWARDAS PRAJAPATI	MR VIREN G DAVE,MR KIRAN C MEHTA,MR DD CHUDASAMA

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45556	FA/2716/2016	07/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHAVESHBHAI PRAVINBHAI CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYRAJSINH JAUBHA RAIJADA	
45557	FA/2717/2016	15/03/2017	PADMAKANT BHIKHUBHAI PATEL,	MR BN LIMBACHIA,MR NIRAD D BUCH	M/S. JHAVERI SECURITIES LIMITED,	MR MANTHAN K BHATT
45558	FA/2718/2016	03/04/2019	THE ORIENTAL INSURANCE COMPANY LTD. THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	SATTARKHAN YUNUSKHAN MAKRANI,BIBIJAN W/O. SATTARKHAN MAKRANI,MAHAMMAD JAVED SATTARBHAI MAKRANI,JAYANTIBHAI MANGJIBHAI KATARA,LAXMANBHAI SOMAJI PATEL,KANUSINH PREBHATSINH PARMAR,UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,MR VIBHUTI NANAVATI,MR RAKESH B SHARMA
45559	FA/2730/2016	17/01/2017	MAYURKUMAR HARIBHAI SOLANKI,	MS. SHAILI A KAPADIA	.,	
45560	FA/2733/2016	27/02/2017	UNION OF INDIA,	MS ARCHANA U AMIN	NARANBHAI MALUBHAU KHER (F/O. DECD.),HIRABEN NARANBHAI KHER (M/O. DECD.)	,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
45561	FA/2738/2016	27/02/2017	UNION OF INDIA,	MS ARCHANA U AMIN	RAJESHBHAI JETHALAL PARMAR (F/O. DECD.),JYOTIBEN RAJESHBHAI PARMAR (M/O. DECD.)	,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
45562	FA/2739/2016	27/02/2017	UNION OF INDIA,	MS ARCHANA U AMIN	SAGAR VIJAYBHAI GATHA (DECLARED AS MAJOR VIDE ORDER DATE.05/02/2016,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
45563	FA/2740/2016	27/02/2017	UNION OF INDIA,	MS ARCHANA U AMIN	LAXMIBEN BHAVRAV SENDHANE (W/O. DECD.),	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
45564	FA/2741/2016	06/12/2016	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PATNI KAMLESHBHAI RAMANBHAI,RAMANBHAI KANJIBHAI PATNI,PRAJAPATI BHUDARBHAI RAMABHAI	
45565	FA/2742/2016	29/12/2016	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALI ISAP AMIJI - SINCE DECEASED TH. HEIRS 1.2 TO 1.8,JUBEDA WD/O. VALI ISAP AMIJI - DECEASED,JUBER D/O. VALI ISAP AMIJI,ZEBUN D/O. VALI ISAP AMIJI,HABIBU D/O. VALI ISAP AMIJI,NANISHA D/O. VALI ISAP AMIJI,SARIFA S/O. VALI ISAP AMIJI,HAJRA S/O. VALI ISAP AMIJI,TALHA S/O. VALI ISAP AMIJI	,MR KM SHETH
45566	FA/2743/2016	06/12/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	KIRITBHAI DHANJIBHAI RAJPARA,PAMABHAI AMRABHAI CHAVDA,JAYANTIBHAI BHAGWANBHAI KAVTHIYA	
45567	FA/2744/2016	06/12/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	LEGAL HEIR / GUARDIAN OF DECD. MEET KIRITBHAI RAJPARA,ILABEN KIRITBHAI RAJPARA,KIRITBHAI DHANJIBHAI RAJPARA,KEVALKUMAR KIRITBHAI RAJPARA (MINOR) THROUGH GUARDIAN KIRITBHAI DHANJIBHAI RAJPARA,PAMABHAI AMRABHAI CHAVDA,JAYANTIBHAI BHAGWANBHAI KAVTHIYA	
45568	FA/2745/2016	11/09/2018	JYOTSNABEN WD/O. NILESHKUMAR JASHBHAI PAREKH,JAYMIN NILESHKUMAR PAREKH,SMIT NILESHKUMAR PAREKH	(MR PARESH M DARJI)	KHURSHID AHMAD NAIM AHMAD,ISTIYAK K SHEKH,NEW INDIA ASSURANCE CO. LTD.,SHRIDHAR SHARMA,RAJESHBHAI VASANTBHAI JARIWALA,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45569	FA/2746/2016	11/09/2018	JYOTSNABEN WD/O. NILESHKUMAR JASHBHAI PAREKH,	(MR PARESH M DARJI)	KHURSHID AHMAD NAIM AHMAD,ISTIYAK K SHEKH,NEW INDIA ASSURANCE CO. LTD.,SHRIDHAR SHARMA,RAJESHBHAI VASANTBHAI JARIWALA,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
45570	FA/2752/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,BHARATBHAI HARISINGBHAI PARMAR - LRS OF DECD. NANDABEN BHARATBHAI PARMAR,HARESHBHAI BHARATBHAI PARMAR - LRS OF DECD. NANDABEN BHARATBHAI PARMAR,PRAVINBHAI BHARATBHAI PARMAR - LRS OF DECD. NANDABEN BHARATBHAI PARMAR	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45571	FA/2753/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,RAJESHBHAI PRATAPBHAI PARMAR L.R. OF DECD. BHAGVATIBEN RAJESHBHAI PARMAR,SONIBEN RAJESHBHAI PARMAR L.R. OF DECD. BHAGVATIBEN RAJESHBHAI PARMAR	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45572	FA/2754/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,JAGDISHBHAI KESHARSING RATHOD L.R. OF DECD. ANITABEN JAGDISHBHAI RATHOD,MADHUBEN JAGDISHBHAI RATHOD L.R. OF DECD. ANITABEN JAGDISHBHAI RATHOD,RAHULBHAI JAGDISHBHAI RATHOD L.R. OF DECD. ANITABEN JAGDISHBHAI RATHOD,PRAGNESHBHAI JAGDISHBHAI RATHOD L.R. OF DECD. ANITABEN JAGDISHBHAI RATHOD	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45573	FA/2755/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,PUNAMSING NAVALSING PARMAR L.R. OF DECD. SONALBEN P PARMAR,SADIBEN PUNAMSING PARMAR L.R. OF DECD. SONALBEN P PARMAR	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45574	FA/2756/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,MERUBHAI MEGHJIBHAI PARMAR L.R. OF DECD. SEJALBEN MERUBHAI PARMAR,UMRAVSING MERUBHAI PARMAR L.R. OF DECD. SEJALBEN MERUBHAI PARMAR,DIPAKBHAI MERUBHAI PARMAR L.R. OF DECD. SEJALBEN MERUBHAI PARMAR	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45575	FA/2757/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,NARESHBHAI MEGHJIBHAI PARMAR L.R. OF DECD. RANJANBEN NARESHBHAI PARMAR,ANAND NARESHBHAI PARMAR L.R. OF DECD. RANJANBEN N. PARMAR,SAJAN NARESHBHAI PARMAR L.R. OF DECD. RANJANBEN N. PARMAR	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45576	FA/2758/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,NARESHBHAI MEGHJIBHAI PARMAR L.R. OF DECD. CHANDNIBEN NARESHBHAI PARMAR,ANAND NARESHBHAI PARMAR L.R. OF DECD. CHANDNIBEN NARESHBHAI PARMAR,SAJAN NARESHBHAI PARMAR L.R. OF DECD. CHANDNIBEN N. PARMAR	NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH
45577	FA/2759/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,JETHSURBHAI MEGHJIBHAI PARMAR L.R. OF DECD. RAVINABEN JETHSURBHAI PARMAR,SITABEN JETHSURBHAI PARMAR L.R. OF DECD. RAVINABEN JETHSURBHAI PARMAR,PRAVINBHAI BHARATBHAI PARMAR - LRS OF DECD. NANDABEN BHARATBHAI PARMAR	NOTICE NOT RECD BACK,NOTICE SERVED,MR DAKSHESH MEHTA,MR.MINHAJ M SHAIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45578	FA/2760/2016	10/10/2017	CHANDRESHBHAI KANTILAL ZAVERI,	HCLS COMMITTEE,MR.AMIT R JOSHI	FEZALBHAI DILABHAI CHITALIYA,NATIONAL INSURANCE COMPANY LTD.,HIMMATBHAI JIVANBHAI DABHI L.R. OF DECD. KANJIBHAI HIMMATBHAI DABHI,JAYABEN HIMMATBHAI DABHI L.R. OF DECD. KANJIBHAI H. DABHI,DHARMESH HIMMATBHAI DABHI L.R. OF DECD. KANJIBHAI H. DABHI,SUNIL HIMMATBHAI DABHI L.R. OF DECD. KANJIBHAI HIMMATBHAI DABHI	MR DAKSHESH MEHTA,MR GAURAV CHUDASAMA,MR.MINHAJ M SHAIKH
45579	FA/2783/2016	17/06/2019	M/S. M G BHAWNANI - ENGINEERS AND CONTRACTORS - A PARTNERSHIP FIRM,	MR DIPAK H SINDHI	LAXMIBEN GOPAL MAHESHWARI W/O GOPAL JUMA MAHESHWARI,DHANJI GOPAL MAHESHWARI S/O GOPAL JUMA MAHESHWARI,MOHAN GOPAL MAHESHWARI S/O GOPAL JUMA MAHESHWARI,BHAVESH GOPAL MAHESHWARI S/O GOPAL JUMA MAHESHWARI	,MR. HEMAL SHAH
45580	FA/2784/2016	01/03/2017	RAJPATH ENTERPRISE,	MR MANISH J PATEL	HITACHI HOME AND LIFE SOLUTIONS (INDIA) LIMITED,	
45581	FA/2785/2016	07/12/2016	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	PRAVINABEN PRAVINBHAI CHAUHAN,BHAVESHBHAI PRAVINBHAI CHAUHAN,MAYURBHAI PRAVINBHAI CHAUHAN,UMEDBHAI PRAVINBHAI CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYRAJSINH JAUBBHA RAIJADA	
45582	FA/2786/2016	09/04/2018	HEMILTON PRAFULCHANDRA CHRISTIAN,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHITAL HEMILTON CHRISTIAN,	MR SHAILESH C SHARMA
45583	FA/2788/2016	01/03/2018	PATEL SHANTABEN D/O DAHYABHAI TRIKAMBHAI AND W/O PATEL ISHWARBHAI TANSIBHAI,PATEL SAKARBEN D/O DAHYABHAI TRIKAMBHAI AND W/O PATEL KESHAVLAL MARDHANBHAI	MR DHAVAL SHAH	LEGAL HEIRS OF MANIBHAI DHAYABHAI PATEL,PRABHUDAS MANIBHAI PATEL,NATUBHAI MANIBHAI PATEL,RAVJIBHAI MANIBHAI PATEL,LALITABEN MANIBHAI PATEL,SAVITABEN MANIBHAI PATEL,LEGAL HEIRS OF CHIMANBHAI DHAYABHAI PATEL,BHIKHABHAI CHIMANBHAI PATEL,JAYANTIBHAI CHIMANBHAI PATEL,KANTABEN PATEL D/O. CHIMANBHAI DHAYABHAI PATEL AND W/O. BHAGUBHAI SHANKARBHAI PATEL,LEELABEN PATEL D/O. CHIMANBHAI DHAYABHAI PATEL AND W/O. NANDUBHAI VITTHALBHAI PATEL,LEGAL HEIRS OF CHATURBHAI DHAYABHAI PATEL,BIPINBHAI CHATURBHAI PATEL,DIPAKBHAI CHATURBHAI PATEL,ASHWINABEN CHATURBHAI PATEL,LEGAL HEIRS OF GANGABEN PATEL D/O DAHYABHAI TRIKAMBHAI AND W/O AMBALAL CHATURBHAI PATEL,DHANENDRAKUMAR AMBALAL PATEL,SHARDABEN AMBALAL PATEL,DAIBEN AMBALAL PATEL,KANTABEN AMBALAL PATEL,ARVINDKUMAR ISHWARLAL PATEL,NAYANABEN ARVINDKUMAR PATEL,TANAY ARVINDKUMAR PATEL,SONALI ARVINDKUMAR PATEL,BHARATBHAI GANDALAL PATEL,KANTABEN PUJABHAI PATEL (DELETED PURSUANT TO ORDER PASSED BY TRIAL COURT BELOW EXH.40),RAMANBHAI KESHAVLAL PATEL,NATWARBHAI MOHANLAL PATEL,MADHABHAI GANGARAMDAS PATEL,BIPINBHAI DASHRATHBHAI PATEL,AMBALAL KACHRADAS PATEL,KACHARABHAI KANDAS PATEL,SHITAL MAHESH,MAHESH RAMALBHAYA,SHYAMALI RAJNI,RAJNI RAMALBHAYA,MADHAVI RAVI,RAVI RAMALBHAYA,BHAILALBHAI DAVALBHAI PATEL,HARESHBHAI BHAILALABHAI PATEL,VASUDEVBHAI BHAILABHAI PATEL,RAVJIBHAI MOTIBHAI PATEL,M/S. SHARNAM CORPORATION THROUGH PARTNER RAGESHBHAI POPATLAL SHAH,M/S SOHAM LAND DEVELOPERS THROUGH ITS PARTNER	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR TATTVAM K PATEL

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45584	FA/2789/2016	06/03/2017	MANEKABEN SNEHALKUMAR MEHTA,	MR RAXIT J DHOLAKIA	SNEHALKUMAR BHANUPRASAD MEHTA,	MR JK PARMAR
45585	FA/2793/2016	12/04/2017	M/S. JANI AND COMPANY,GIRISH KUMAR SADASHIV JANI	MR HASIT DAVE	THE ASSISTANT DIRECTOR,	NOTICE SERVED
45586	FA/2797/2016	02/03/2017	GHANSHYAMBHAI INDRAVADANBHAI PANDYA - REGD. PARTNER OF M/S. GOPINATH CONSTRUCTION,GOPINATH INDRAVADANBHAI PANDYA - REGD. PARTNER OF M/S. GOPINATH CONSTRUCTION	VENU H NANAVATY	MAHARAJA SAYAJIRAO UNIVERSITY,	NOTICE SERVED BY DS,MR MUKUND M DESAI
45587	FA/2802/2016	07/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GAJENDRASINH KHENGARSINH CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYSINH JAUBHA RAIJADA	
45588	FA/2803/2016	07/12/2016	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	SHARDABEN TAKHATSINH CHAUHAN,RITA DOLATSINH CHAUHAN,CHETAN DOLATSINH CHAUHAN,VISHALDIP DOLATSINH CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYSINH JAUBHA RAIJADA	
45589	FA/2804/2016	07/12/2016	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	HEMANTSINH ABHESINH CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYSINH JAUBHA RAIJADA	
45590	FA/2805/2016	07/12/2016	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	UMEDSINH TAKHATSINH CHAUHAN,RAMJIBHAI HARIBHAI SAVANI,KRISHNA RAM S/O. MANGALRAM,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,SANJAYSINH JAUBHA RAIJADA	
45591	FA/2806/2016	18/01/2017	PATEL KAMLABEN D/O. CHAGANBHAI VENIDAS AND WD/O. PATEL MAFATBHAI ISHWARBHAI,	MR HITESH V PATEL	PATEL AMBALAL CHAGANBHAI,PATEL MANGALBHAI CHAGANBHAI,PATEL MAFATBHAI CHAGANBHAI,PATEL CHANDUBHAI MAFATBHAI,PATEL AMRATBHAI MAFATBHAI,PATEL SUSHILABEN D/O. MAFATBHAI CHAGANBHAI,PATEL KOKILABEN D/O. MAFATBHAI CHAGANBHAI WIFE OF PATEL RAMESHBHAI AMBALAL,HEIRS OF PATEL JIVABEN D/O. CHAGANBHAI VENIDAS AND W/O. PATEL NARAYANBHAI LALLUBHAI,PATEL KANTABEN D/O. NARAYANBHAI LALLUBHAI AND W/O. PATEL KANTILAL MARGHABHAI,PATEL NATHABHAI NARAYANBHAI,HEIRS OF PATEL MANIBEN D/O. CHAGANBHAI VENIDAS AND W/O. PATEL VALLABHBHAI OTTAMBHAI,PATEL VIMLABEN D/O. VALLABHBHAI OTTAMBHAI AND W/O. PATEL KANTILAL CHIMANLAL,PATEL KANTABEN D/O. VALLABHBHAI OTTAMBHAI AND W/O. PATEL BHAILALBHAI NATHABHAI,PATEL HASMUKHBHAI VALLABHBHAI,PATEL URMILABEN D/O. VALLABHBHAI OTTAMBHAI AND W/O. PATEL RAVJIBHAI LALBHAI,PATEL PANABEN D/O. VALLABHBHAI OTTAMBHAI AND W/O. HIMMATLAL LALBHAI,PATEL BIPINBHAI VALLABHBHAI,PATEL SHAKUNTALABEN D/O. VALLABHBHAI OTTAMBHAI AND W/O. PATEL HASMUKHLAL CHOTABHAI,PATEL ARVINDBHAI HARGOVANDAS,PATEL AMBALAL ASHABHAI,PATEL MAHENDRABHAI AMBALAL,PATEL GIRISHBHAI AMBALAL,PATEL KIRITBHAI AMBALAL,PATEL SUSHILABEN RATILAL,PATEL VIJAYBHAI RATILAL,PATEL TUSHARBHAI SHAKRABHAI,PATEL NAYANBHAI SHAKRABHAI,PATEL CHANDUBHAI ASHABHAI,PATEL JAYESHBHAI CHANDUBHAI,PATEL MITTAL CHANDUBHAI,PATEL PRAVINBHAI RAICHANDBHAI,PATEL JASHODABEN RAMESHBHAI	

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45592	FA/2807/2016	21/06/2018	AHMEDABAD MUNICIPAL CORPORATION,	MR SATYAM Y CHHAYA	JAYKUMAR BABULAL JAIN,	(MS NISHA M THAKORE)
45593	FA/2817/2016	03/10/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	BHARTIBEN NARANBHAI,LABHUBHAI RAMJIBHAI TRIVEDI,BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,ORIENTAL INSURANCE COMPANY LTD	,RULE SERVED
45594	FA/2819/2016	20/12/2016	JAMANTSINH KARSANJI VAGHELA,	MR HIMANSU M PADHYA	ALTAFBHAI IBRAHIMBHAI BASAN,RAHEMATULLAH ABBASBHAI CHAUDHARY,UNITED INDIA INSURANCE COMPANY LIMITED.	,(MR MAULIK J SHELAT)
45595	FA/2839/2016	27/12/2018	KADARKHAN REHAMANKHAN KALAVANT,BINABEN D/O NARANDASH BHASUMAL BHOJVANI W/O KADARKHAN	MR VIKRAM J THAKOR	L/H OF KACHRAJI NATHAJI,AMITABEN D/O KACHARAJI NATHAJI,SAVITBEN WD/O KACHARJI NAHTAJI,PRATAPBHAI SOMABHAI THAKOR,ANKITBHAI JAYANTBHAI MEHTA,SHAKIL AHMED SAGIR AHMED SHAIKH	,RULE SERVED,RULE UNSERVED,MR JR SHAH
45596	FA/2843/2016	19/12/2016	ANJITABEN KARASHANBHAI GAMIT,MINOR KRISTINABEN KARASHANBHAI GAMIT,MINOR ANKITBHAI KARASHANBHAI GAMIT,MINOR KIRTIBEN KARASHANBHAI GAMIT,MINOR AAYUSHIBEN KARASHANBHAI GAMIT,BABLIBEN NARSINHBHAI GAMIT	MR.HIREN M MODI	LATIFBANU NAZMUN MALEK,NAZMUN ANWAR MALEK,ORIENTAL INSURANCE COMPANY LTD,SHITAL PESUMAL LOHANA,NEW INDIA INSURANCE COMPANY LTD	,MR R G DWIVEDI,MR TANMAY B KARIA
45597	FA/2853/2016	27/01/2017	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AFZAL HANIFBHAI KUKAKAD,PATEL MANUFATURING PVT. LTD	
45598	FA/2856/2016	22/03/2017	RELIANCE GENERAL INSURANCE COMPANY LTD RAJKOT,	MR VIBHUTI NANAVATI	MAISURBHAI JETHABHAI,VEJIBEN MASURBHAI BORKHATARIYA - L H OF DECD. GOVINDBHAI MASURBHAI BORKHATARIYA,KANBHAI MAISURBHAI BORKHATARIYA - L H OF DECD. GOVINDBHAI MASURBHAI BORKHATARIYA	RULE SERVED
45599	FA/2859/2016	29/01/2020	ASHRAFBHAI JAMALBHAI BAVALIYA,	MR RAJESH O GIDIYA	KHUSHBU ASHRAFBHAI BHAVALIYA,	MR DEEPAK P SANCHELA
45600	FA/2868/2016	20/04/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	JETHABHAI DESABHAI KHANIYA,RAJESHBHAI JETHABHAI KHANIYA (DELETED),HITESHBHAI JETHABHAI KHANIYA,LEGAL REPRESENTATIVES OF DECD. PATEL BABUBHAI DEVSHIBHAI,ASHWIN BABULAL PATEL,HARIBHAI BABULAL PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS FALGUNI D PATEL,MR HARSHADRAY A DAVE
45601	FA/2869/2016	20/04/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	PUNJABHAI JETHABHAI PARMAR,PARMAR MANISH PUNJABHAI,SHAILESH PUNJABHAI PARMAR,DEEPTI PUNJABHAI PARMAR,LEGAL REPRESENTATIVES OF DECD. PATEL BABUBHAI DEVSHIBHAI,ASHWIN BABULAL PATEL,HARIBHAI BABULAL PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS FALGUNI D PATEL
45602	FA/2883/2016	20/12/2016	ASMITABEN SANJAYKUMAR PATEL,MINOR VIDHIBEN SANJAYKUMAR PATEL THROUGH LEGAL GUARDIAN AND MOTHER ASMITABEN,MINOR MIHIRKUMAR SANJAYKUMAR PATEL THROUGH LEGAL GUARDIAN AND MOTHER ASMITABEN,SURESHBHAI RANCHHODBHAI PATEL,BHARTIBEN SURESHBHAI PATEL	MR.HIREN M MODI	MOHAMMADHARUN SIYONKHAN PATHAN,VISHAL M CHOKSI,NATIONAL INSURANCE COMPANY LTD.,BHAVESHKUMAR SURESHBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	
45603	FA/2884/2016	20/12/2016	BHAVESHKUMAR SURESHBHAI PATEL,	MR.HIREN M MODI	MOHAMMADHARUN SIYONKHAN PATHAN,VISHAL M CHOKSI,NATIONAL INSURANCE COMPANY LTD.	
45604	FA/2889/2016	20/12/2016	SANJAYBHAI SHANABHAI PARMAR,	(MR PARESH M DARJI)	DELETED,LOKARAM SHARMA,NEW INDIA ASSURANCE CO. LTD.	,MR R G DWIVEDI
45605	FA/2893/2016	28/12/2016	RELIANCE GENERAL INSURANCE COMPANY LTD VADODARA,	MR VIBHUTI NANAVATI	JAYANTIBHAI MANSING RATHWA,SAKLABHAI RAGHLABHAI RATHVA,KAVITABEN WD/O KALSINGBHAI NAYAK,MINOR RIMPLEBEN KALSINGBHAI NAYAK THRU KAVITABEN WD/O KALSINGBHAI NAYAK,NANJIBHAI RAYJIBHAI NAYAK,NANDABEN NANJIBHAI NAYAK,MINOR AKSHAYKUMAR KALSINGBHAI NAYAK THRU KAVITABEN WD/O KALSINGBHAI NAYAK	,MR VISHAL C MEHTA
45606	FA/2897/2016	12/01/2017	SUNRISE INDUSTRIES INDIA LIMITED,	SINGHI & CO	PT OKI PULP AND PAPER MILLS,DENA BANK LIMITED	,M/S WADIAGHANDY AND CO

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45607	FA/2899/2016	10/09/2018	DILIPKUMAR KASHIRAM PATEL,	MR ANKIT SHAH	NARESHBHAI PURUSHOTAMBHAI PATEL,MAHENDRABHAI BHAICHANDBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MR SUNIL B PARIKH
45608	FA/2900/2016	23/02/2018	AJAY NANDKISHOR VASITA,	MR.MRUDUL M BAROT	VIDHI DHANESHKUMAR SHAH,	MR DHAVAL SHAH
45609	FA/2902/2016	18/01/2017	BARODA EXTRUSION LIMITED,PARASMAL KANUGO CHAIRMAN AND MANAGING DIRECTOR,ALPESH PARASMAL KANUGO CFO BARODA EXTRUSION LIMITED	MR PAVAN S GODIAWALA	SICOM LIMITED,SICOM ARC LIMITED,PURPORTED AUTHORIZED OFFICER,RAJSHREE PARAB,MS. PALLVI, SICOM LIMITED,CREDIT INFORMATION BUREAU OF INDIA LIMITED,GUJARAT SAMACHAR PRESS,FREE PRESS JOURAL,RESERVE BANK OF INDIA (RBI),S.K.ENTERPRISES	
45610	FA/2908/2016	26/02/2019	BHAILALBHAI MOHANBHAI MAKWANA,	MR PRABHAKAR UPADYAY	DAXABEN WD/O DAHYABHAI - LEGAL HEIRS OF DAHYABHAI MADHAVBHAI MAKWANA (DECD.),BHARATBHAI DAXABEN MAKWANA - LEGAL HEIRS OF DAHYABHAI MADHAVBHAI MAKWANA (DECD.),SAPNABEN DAHYABHAI MAKWANA - LEGAL HEIRS OF DAHYABHAI MADHAVBHAI MAKWANA (DECD.),MANISHABEN DAHYABHAI MAKWANA - LEGAL HEIRS OF DAHYABHAI MADHAVBHAI MAKWANA (DECD.)	MR SUBRAMANIAM IYER
45611	FA/2911/2016	06/08/2018	ORIENTAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	HEIR OF DECD. SAROJBEN @ SONU DAHYABHAI BHALABHAI PAREKH,BABULAL SUALALJI AGRAWAL,KANUBHAI VITHALBHAI RABARI,ASHIT (ASHISH) PRAFULBHAI JETHAWA	RULE SERVED,RULE UNSERVED
45612	FA/2915/2016	30/01/2017	VIJUBEN BHOPABHAI DALWADI,GHANSHYAMBHAI BHOPABHAI DALWADI,RASIKBHAI BHOPABHAI DALWADI,KANJIBHAI BHOPABHAI DALWADI	MS AMRITA AJMERA	PRAVINBHAI CHANDUBHAI TRIVEDI,CHELABHAI JODHABHAI BHARVAD,NEW INDIA INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)
45613	FA/2916/2016	11/09/2018	KAJAL ALIES BALABEN ROOPSANGBHAI,	(MR PARESH M DARJI)	NAVALDAN KISHOREDAN GADHAVI (MAIYA),VIVIDHA TRANSPORT PRIVATE LIMITED,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MR TANMAY B KARIA
45614	FA/2934/2016	11/01/2017	MEHUL DINESHKUMAR RANA THROUGH POA DINESHKUMAR JAMNADAS RANA (HIS FATHER),ARPITA ISHWARSINH DESAI THROUGH POA SHASHIBEN ISHWARSINH DESAI (HER MOTHER)	HL PATEL ADVOCATES	.,	
45615	FA/2936/2016	29/12/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	THAKOR RAMESHJI CHHAGANJI,THAKOR SOVANJI RAGHUJI	
45616	FA/2986/2016	29/12/2016	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHIKHUBHAI SUKABHAI GODHANIA,BABUBHAI BHIMABHAI ODEDARA,RAMBHAI KHIMABHAI GODHANIA	
45617	FA/1/2017	22/01/2018	MAFATLAL @ MAHESHKUMAR PARSHOTTAMBHAI DESAI,	MR PT JASANI	MINAXIBEN PRATAPBHAI PARMAR,	MR BHUNESH C RUPERA, (AMBIKA A SHARMA)
45618	FA/5/2017	10/04/2019	GHANSHYAM TRADING THROUGH DILIPBHAI RAVAL,	MR HARSHEEL D SHUKLA	NARESHKUMAR RAMANLAL THAKKAR HUSBAND OF DECD. GEETABEN,	MR GM JOSHI
45619	FA/14/2017	30/03/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	MEENABEN WD/O MANUBHAI VAGHRI,MINOR VINODBHAI S/O MANUBHAI VAGHRI THROUGH MOTHER MEENABEN WD/O MANUBHAI VAGHRI,MINOR SUNITABEN D/O MANUBHAI VAGHRI THROUGH MOTHER MEENABEN WD/O MANUBHAI VAGHRI,MINOR GOVIND @ GANDABHAI MANUBHAI VAGHRI THROUGH MOTHER MEENABEN WD/O MANUBHAI VAGHRI,MINOR RAMILABEN D/O MANUBHAI VAGHRI THROUGH MOTHER MEENABEN WD/O MANUBHAI VAGHRI,NARANBHAI CHAGANBHAI VAGHRI,HIRABEN NARANBHAI VAGHRI,SATTARBHAI VALIBHAI MEMON,MUSTAKBHAI VALIBHAI MEMON	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45620	FA/19/2017	02/03/2017	USMANGANI MAHMADBHAI MANSURI,	MR MANISH R RAVAL	TRUCK NO GJ 9T 5850, DRIVER,TRUCK NO GJ 9T 5850, OWNER, PRATAPSINH JAMUBA CHUDASMA,TRUCK NO GJ 9T 5850 INSURANCE CO, THE UNITED INDIA INSURANCE,TRUCK NO GJ 2V 4011, INSURANCE CO, THE UNITED INDIA	,MR RATHIN P RAVAL,MR BH SOLANKI
45621	FA/21/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DHANABHAI HARJIBHAI	,MS ARCHANA U AMIN
45622	FA/22/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LIMBABHAI HARJIBHAI	
45623	FA/23/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PREMJIBHAI PANCHABHAI,RANCHHODBHAI PANCHABHAI,DHUDABHAI PANCHABHAI,SAMJUBEN PANCHABHAI,REKHABEN PANCHABHAI,LABHUBEN PANCHABHAI,BHAKHUBEN PANCHABHAI	
45624	FA/24/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,POCHABHAI BACHUBHAI,GIDHABHAI BACHUBHAI,RADIYATBEN BACHUBHAI,HARKHABHAI BACHUBHAI,MANSUKHBHAI BACHUBHAI	
45625	FA/25/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	
45626	FA/26/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RUPABHAI BHAVANBHAI	
45627	FA/27/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RATNABHAI VALABHAI,DHIRUBHAI VALABHAI,HAJIBHAI VALABHAI	
45628	FA/28/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JILUBHAI GAGUBHAI	
45629	FA/29/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECD. VELJIBHAI KESHAVBHAI,PRAVINBHAI VELJIBHAI,UJIBEN VELJIBHAI,VINUBHAI VELJIBHAI,BHARTIBEN VELJIBHAI	
45630	FA/30/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DHIRUBHAI BHUTHABHAI,KANUBHAI BHUTHABHAI,LADUBEN BHUTHABHAI	
45631	FA/31/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	ADVOCATE NOTICE NOT RECD BACK,MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,POPATBHAI ODHABHAI	
45632	FA/32/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KHIMABHAI ODHABHAI	
45633	FA/33/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PANCHABHAI ODHABHAI	
45634	FA/34/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,THAKERSHIBHAI ODHABHAI	
45635	FA/35/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARANBHAI KALYANBHAI,BHURABHAI KALYANBHAI	
45636	FA/36/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAVJIBHAI VALABHAI	
45637	FA/37/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,UJIBEN SURABHAI,BALUBEN SURABHAI,NANUBHAI SURABHAI,MAVJIBHAI SURABHAI,VAJIBEN SURABHAI,LILABEN SURABHAI,JANUBEN SURABHAI	
45638	FA/38/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHANABHAI GANESHBHAI,SHANTUBEN DAHYABHAI,PANCHABHAI GANESHBHAI,GUGABEN W/O GANESHBHAI,HARJIBHAI BHANABHAI,JAGDISHBHAI DAHYABHAI,JAYESHBHAI DAHYABHAI,RANJBEN DAHYABHAI,SHANTUBEN DAHYABHAI GUARDIAN OF MINOR	
45639	FA/39/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAGANBHAI VITTHALBHAI,DHANJIBHAI VITTHALBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45640	FA/40/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VASTABHAI MADHABHAI,HIRABHAI MADHABHAI	
45641	FA/41/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DHANJIBHAI RUPABHAI	
45642	FA/42/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ODHABHAI MONABHAI,JODHABHAI MONABHAI,KESHUBHAI MONABHAI	
45643	FA/43/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BACHUBHAI RUPABHAI,HEIRS OF BHARATBHAI BACHUBHAI,SONALBEN BHARATBHAI,MINOR SEJALBEN BHARATBHAI,MINOR SAGARBHAI BHARATBHAI,MINOR DHRUV BHARATBHAI,MINOR KAJAL BHARATBHAI	
45644	FA/44/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JINABHAI RAJABHAI	
45645	FA/45/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJIBHAI SAVJIBHAI	
45646	FA/46/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SAMATBHAI BHAGWANBHAI	
45647	FA/47/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RUPABHAI BHAGWANBHAI,LADUBHAI GABHABHAI,JAMKUBEN GABHABHAI,POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	
45648	FA/48/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DINESHBHAI DAYALBHAI,BIJALBHAI DAYALBHAI,VALLABHBHAI DAYALBHAI,NANIBEN DAYALBHAI,LAXMANBHAI VALJIBHAI	
45649	FA/49/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF ODHABHAI RANABHAI,BHUTHABHAI ODHABHAI,RAJABHAI ODHABHAI,CHHAGANBHAI ODHABHAI,MAKABHAI ODHABHAI,RAKHUBEN ODHABHAI,HIRUBEN ODHABHAI,VIJUBEN ODHABHAI	
45650	FA/50/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECD. VITTHALBHAI DHUDABHAI,DHANJIBHAI VITTHALBHAI,MAGANBHAI VITTHALBHAI,SONABEN VITTHALBHAI,VAKHATUBEN VITTHALBHAI,VIJUBEN VITTHALBHAI,VINUBHAI VITTHALBHAI,VAJUBEN VITTHALBHAI	
45651	FA/51/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NITESHBHAI VALLABHBHAI,DEVSHUVARBEN VALJIBHAI,HANSABEN BABUBHAI	
45652	FA/52/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHITHARBHAI BHAGATBHAI,LAVJIBHAI BHAGATBHAI,LAXMANBHAI BHAGATBHAI,NANJIBHAI BHAGATBHAI,RALIYATBEN BHAGATBHAI,NANIBEN MAGANBHAI,VINUBEN VITTHALBHAI,VALIBEN MAGANBHAI,DHUDABHAI MAGANBHAI,CHAKUBEN MAGANBHAI	
45653	FA/53/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SINGRAMBHAI MONABHAI,KESHAVBHAI MONABHAI,JODHABHAI MONABHAI	
45654	FA/54/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJIBHAI VAGHABHAI	
45655	FA/55/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LALJIBHAI PARSHOTTAMBHAI	
45656	FA/56/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LALLUBHAI PARSHOTTAMBHAI	
45657	FA/57/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAYABHAI GOVINDBHAI	
45658	FA/58/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITTHALBHAI GOVINDBHAI	
45659	FA/59/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ODHABHAI RAMJIBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45660	FA/60/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAGWANBHAI JADAVBHAI	
45661	FA/61/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAGHAVBHAI BACHUBHAI,DINESHBHAI BACHUBHAI	
45662	FA/62/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJI LILABHAI	
45663	FA/63/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM JASHSATBHAI	
45664	FA/64/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVRAJ HARJIBHAI	
45665	FA/65/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHANTI KHODABHAI	
45666	FA/66/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DAYAL KESHAVBHAI,DULA KESHAV,HIRA KESHAV,JIVIBEN WD/O KESHAVBHAI	
45667	FA/67/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAMESH HARI,ASHOK HARI,SHAILESH HARI	
45668	FA/68/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,THAKRASHI BHIKHABHAI	
45669	FA/69/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JAMANABEN HARI,RAMESH HARI,ASHOK HARI,SHAILESH HARI,SANGITABEN HARI	
45670	FA/70/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAKOD GOPA	
45671	FA/71/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAKOD UKADBHAI	
45672	FA/72/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HIMMAT UKAD	
45673	FA/73/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DAYA AMBABHAI,KANUBHAI AMBABHAI	
45674	FA/74/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NANJI VIRA	
45675	FA/75/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALUBEN VELJI,RAMESH VELJI,HIMMAT VELJI,REKHABEN VELJI,NANI VELJI	
45676	FA/76/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GUSA NARSHI	
45677	FA/77/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MEPA NARSHI	
45678	FA/78/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITHTHAL LAVJI	
45679	FA/79/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,THAKARASHI LALLU	
45680	FA/80/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KANJI PARSHOTTAM	
45681	FA/81/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARMA LAVJI	
45682	FA/82/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BAHADURSANG JORSANG,BHAGAVATSANG JORSANG-DECD.,KHAMABA BHAGVATSANG,KETANSINH BHAGVATSANG,NILESHSING BHAGAVATSANG,MANAHARBA BHAGAVATSANG,MAYUBHA JORASANG-DECD.,VILASBA MAYUBHA,BALDEVSING MAYUBHA,RAJESHWARI MAYUBHA,ASHMITABA MAYUBHA	
45683	FA/83/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HAMJUBHA KHODUBHA	
45684	FA/84/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KHIMJI KURAJI,VALJI KURAJI,BABU KURAJI,JIVRAJ KURAJI	
45685	FA/85/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM SAVAJI	
45686	FA/86/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAMJI PARSHOTTAM	
45687	FA/87/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PANCHA NARSHI	
45688	FA/88/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HAJI ODHA	
45689	FA/89/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARI ODHA	
45690	FA/90/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RATNA VALA,DHIRU VALA	
45691	FA/91/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RATNA VALA	

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45692	FA/92/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JINA RAJA,KANTI RAJA	
45693	FA/93/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DHARMSHI TALASHI-DECD.,LABHUBEN WIDOW OF DHARAMSHI TALASHI,KAILASHBEN DHARAMSHI,SUMITABEN DHARAMSHI,RUPESH DHARAMSHI,JALPA DHARAMSHI	
45694	FA/94/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BABU TALSHI	
45695	FA/95/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARI TEJA	
45696	FA/96/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH TALASHI	
45697	FA/97/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH AND GUARDIAN OF MINOR DHREMENDRASINH	
45698	FA/98/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALBHADRASINH LAKHDHIRSINH	
45699	FA/99/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAGUBHA UMEDSANG	
45700	FA/100/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEMKUVARBA BECHARJI,RAYUBHA BECHARJI,VINUBA BECHARJI,PRAKASHBA MAHIPATSINH,ASHABA MAHIPATSINH,DAXABA MAHIPATSINH,SHIVARJSINH MAHIPATSINH	
45701	FA/101/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ARVIND MOHAN	
45702	FA/102/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH KHENGARISNH,HARDEVSINH KHENGARISNH,DASHRATHSINH KHENGARSINH	
45703	FA/103/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVA NONDHA	
45704	FA/104/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KHATUBEN RAVJIBHAI,UJIBEN MOHANBHAI,PANCHIBEN ANANDBHAI,TEJUBEN CHITHARBHAI,VIJUBEN POPATBHAI	
45705	FA/105/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHITHAR BHAGAT,DHARMA BHAGAT,KANTI BHAGAT	
45706	FA/106/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJI ODHAD	
45707	FA/107/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GODAVARI DAYA-DECD. THROUGH LEGAL HEIRS,,GHUDA ODHAD,SHAJI ODHAD,VITTHAL ODHAD,SHADU DAYA	
45708	FA/108/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BATUKBHA KHODUBHA	
45709	FA/109/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,THAKARSHI BHIKHA	
45710	FA/110/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LALJI KANA	
45711	FA/111/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MOHAN JERAM	
45712	FA/112/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,		SPECIAL LAND ACQUISITION OFFICER,SAVJI KALYAN	
45713	FA/113/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITHHAL NAGAJI,CHHAGAN NAGAJI,DULA NAGAJI	
45714	FA/114/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH HERSELF AND GAURDIAN OF MINOR DHARMENDAR	
45715	FA/115/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITTHAL DAYA,BABU DAYA,MOHAN DAYA,KANU DAYA	
45716	FA/116/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BABU JADAV	
45717	FA/117/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,TALASHI JADAV	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45718	FA/118/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVRAJ NARANBHAI	
45719	FA/119/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ NARAN	
45720	FA/120/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JASAMAT GOVINDBHAI	
45721	FA/121/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED PARSOTTAMBHAI MOHAN,HIRA PARSOTTAM,BABU PARSOTTAM,PRAVIN PARSOTTAM,VALIBEN PARSOTTAM,CHAMPABEN PARSOTTAM,VIJUBEN PARSOTTAM,GOVAVARIBEN W/O PARSOTTAMBHAI	
45722	FA/122/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH HARJI	
45723	FA/123/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHUPAT NARAN	
45724	FA/124/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALA NANJI	
45725	FA/125/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,POPAT KUBER	
45726	FA/126/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KESHAV KUBER	
45727	FA/127/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,OTIBEN BHOLABHAI,ARJAN BHOLA,HARJI BHOLA,DHARAMSHI BHOLA,VIRUBEN BHOLA,MOHAN DEVAJI,NARAN DEVAJI	
45728	FA/128/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAPOD GOPA	
45729	FA/129/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVIBEN LIMBABHAI,HARESH LIMBA,GITABEN LIMBA,HANSABEN LIMBA,LABUBEN LIMBA,SUNITABEN LIMBA,VARSABEN LIMBA	
45730	FA/130/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHIMJI LAVJI	
45731	FA/131/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JADAV LAVJI	
45732	FA/132/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KARAMSHI DHANJI,MADHUBEN DHANJI,MANUBEN DHANJI,VALI KARAMSHI DHANJI,SAVITA DHANJI	
45733	FA/133/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PREMJI NANJI	
45734	FA/134/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GUGHAJI HARI	
45735	FA/135/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,TALASHI HARI	
45736	FA/136/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARAKRAMSINH MAVSINH	
45737	FA/137/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRUTHVISINH NIRUBHA,INDRABA NIRUBHA	
45738	FA/138/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARDEVSINGH JETHUBHA	
45739	FA/139/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARENDRASINH HARDEVSINH	
45740	FA/140/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RANJITSINH RATANSINH	
45741	FA/141/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BACHUBHA BHUPATSANG	
45742	FA/142/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NANJI JERAM	
45743	FA/143/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH NARAN	
45744	FA/144/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHAGAN NARAN	
45745	FA/145/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ NARAN	
45746	FA/146/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GHELA NARASHI	
45747	FA/147/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RANA NARSHI	
45748	FA/148/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAKOD UKAD	
45749	FA/149/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HIMMAT UKAD	
45750	FA/150/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LALLUBHAI JIVRAJBHAI,TULSHI JIVRAJ,KHIMJI JIVRAJ	
45751	FA/151/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ MULJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45752	FA/152/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KASHIBEN DULABHAI,BHUPAT DULA,NITIN DULA,SAVITABEN DULA,VASANTBEN DULA,VIMLABEN DULA,REKHABEN DULA,GITABEN DULA	
45753	FA/153/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALJI MULJI	
45754	FA/154/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NILESH SAVAILAL SARVAIYA,KAMALKUMAR KANIYALAL SARVAIYA,JITENDRA TALAKCHAND SARVAIYA	
45755	FA/155/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JADVA CHHAGAN	
45756	FA/156/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BAHADURSINH DANSINH	
45757	FA/157/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALBHADRASINH LAKHDHIRSINH	
45758	FA/158/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARDEVSINH LAKHDHIRSINH	
45759	FA/159/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DINESHSINH LAKHDHIRSINH	
45760	FA/160/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRATAPSINH VANUBHA,PRAVINSINH VIRUBHA,JAYDEVSINH VIRUBHA,BHARTIBA DILIPSINH,SHITABA DILIPSINH,DHARMENDRASINH DILIPSINH	
45761	FA/161/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHGUBHA UMEDSINH	
45762	FA/162/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVRAJ VALAJI	
45763	FA/163/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH VALJI	
45764	FA/164/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANJI LAVJI	
45765	FA/165/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,TALSHI LAVJI	
45766	FA/166/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ADMINISTRATOR OF THARERJI TEMPLE,RAGHURAM DURLABH,KALIDAS DURLABH,PARSHOTTAM DURLABH	
45767	FA/167/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ADMINISTRATOR OF THARERJI TEMPLE,MANSUKH MAYARAM,RAMDAS MAYARAM	
45768	FA/168/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRAVIN KURJI	
45769	FA/169/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANJI KURJI	
45770	FA/170/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHANTI KURJI	
45771	FA/171/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DHULIBEN BHIKHABHAI,BABU BHIKHA,SURESH BHIKHA	
45772	FA/172/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PANKAJ VALLABH	
45773	FA/173/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAILESH VALLABH	
45774	FA/174/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JAYANTI BACHU	
45775	FA/175/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HIMMAT BACHU	
45776	FA/176/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARAN ODHA,BACHU ODHA,SHANTUBEN ODHA,GUGABEN ODHA,PADUBEN ODHA,HIRABEN ODHA	
45777	FA/177/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LILIBEN LAVJI,DAYABEN LAVJI,ASHABEN LAVJI,NILESH LAVJI,VITTHAL LAVJI	
45778	FA/178/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LAXMAN VITTHAL	
45779	FA/179/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GHANSHYAM VITTHAL	
45780	FA/180/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAVJI GOVIND	
45781	FA/181/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM GOVIND	
45782	FA/182/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHAGAN GOVIND	
45783	FA/183/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,TALSHI BACHU	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45784	FA/184/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MEGHJI HARJI	
45785	FA/185/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PREMJI HARJI	
45786	FA/186/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANJI VITTHAL,BHAGVAN VITTHAL,LALLU VITTHAL	
45787	FA/187/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED RAVJI SUKHA,DEVRAJ RAVJI,ARJAN RAVJI,DHAVANBEN RAVJI,HEIRS OF DECEASED CHHAGAN RAVJI,JASUBEN CHHAGAN,MINOR HARESH CHHAGAN THROUGH THEIR GUARDIAN JASHUBEN CHHAGAN,PARESH CHHAGAN THROUGH THEIR GUARDIAN JASHUBEN CHHAGAN,NAYANA CHHAGAN THROUGH THEIR GUARDIAN JASHUBEN CHHAGAN	
45788	FA/188/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,UKA SUKHA	
45789	FA/189/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HASUBHA JALUBHA,RAMUBHA JALUBHA,HEMBHA DOLATSANG	
45790	FA/190/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAKOD JERAM,KHIMJI JERAM	
45791	FA/191/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MOHAN DAHYA	
45792	FA/192/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MULRAJSIH KHENGARSINH,HARDEVSINH DASHRATHSINH,DASHRATHSINH KHENGARSINH	
45793	FA/193/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JAGUBHA CHHANUBHA	
45794	FA/194/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHIMA UKA	
45795	FA/195/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LADUBEN BHAYA,NARAN BHAYA,LABHU BHAYA,HANSA BHAYA,GITA BHAYA,BABU BHAYA	
45796	FA/196/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JADIBEN JERAMBHAI	
45797	FA/197/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NAGJI KHODA,KHIMJI KHODA	
45798	FA/198/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHIVA NARSHI,PARSHOTTAM NARSHI,RANA NARSHI,GHELA NARSHI,BHAIKUMBERBEN NARSHI	
45799	FA/199/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NAVALSANG HEMANTSANG	
45800	FA/200/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ANANDSANG POPATBHA	
45801	FA/201/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHANUBHA JETHUBHA,JASHUBHA JETHUBHA	
45802	FA/202/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JEVUBHA UDESANG	
45803	FA/203/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAMUBEN KANABHAI,RAMBHABEN MOTABHAI,VELJI VAGHA,LADHABHAI VAGHABHAI,MADHA RAVJI,RANCHHOD KANJI,NARAN KANJI,VALLABH KANJI,SHIVUBEN KANJI	
45804	FA/204/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NANDUBEN MAVJI,BHARAT MAVJI,BHARTI MAVJI,BHOLABHAI PUNJABHAI,HEIRS OF DECEASED RAVJI PUNJA,KALSHIBEN RAVJIBHAI,MADHA RAVJIBHAI,VALIBEN RAVJIBHAI,NATHABHAI RAVJIBHAI,GILABHAI PUNJABHAI	
45805	FA/205/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAVAN PACHA,KAMUBEN PACHA	
45806	FA/206/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARAN DEVJI	
45807	FA/207/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GAFULBHAI RUDABHAI	
45808	FA/208/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BACHU BABU	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45809	FA/209/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALA BABU	
45810	FA/210/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GHYANBA ARVINDSINH	
45811	FA/211/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,UKABHAI DOSALBHAI	
45812	FA/212/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAKOD JERAM,KHIMJI JERAM	
45813	FA/213/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM SAVJI	
45814	FA/214/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	
45815	FA/215/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJI PARSHOTTAM,VIRJI PARSHOTTAM,SHANTI PARSHOTTAM	
45816	FA/216/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANOJ DHANJI,KAILASHBEN DHANJI,DAXABEN DHANJI,VILASBEN DHANJI,JITENDRA DHANJI	
45817	FA/217/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DAHYA BABU	
45818	FA/218/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,OTIBEN BHOLABHAI,ARJAN BHOLA,HARJI BHOLA,DHARMSHI BHOLA,VIRUBEN BHOLA	
45819	FA/219/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JASHODABEN MAVJI,KHATA MAVJI,GOBAR MAVJI,LABHUBHAI MAVJI	
45820	FA/220/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,FAFABHAI TAPUBHAI	
45821	FA/221/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VELJI BHIMA,ARVIND BHIMA,LAKHUBEN BHIMA,BHARATI BHIMA,JAGRUTI BHIM,ASHA BHIMA	
45822	FA/222/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NAVALSANG HEMANTSANG & RAMBA NAVALSANG DECD.,PRAKASHBA NAVALSANG,MAKHUBA NAVALSANG,VAKHATSINH NAVALSANG,VIKRAMSINH NAVALSANG,DEVENDRASINH JUVANSINH	
45823	FA/223/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KUSHALBA JAWANSANG,KAILASHBA JAWANSANG,SONALBA JAWANSANG,DEVISANG JUWANSANG	
45824	FA/224/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GUNWATBA KASHALSANG,GHYANBA KASHALSANG,NIRUBHA KASHALSANG,KIRITSANG KASHALSANG,SAHDEVSANG KASHALSANG,NIRMLABA KASHALSANG	
45825	FA/225/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAKUBA DANSANG,DHARAMBA DANSANG	
45826	FA/226/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GOVIND KARSAN	
45827	FA/227/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KARAMSHI DAHYA,KARSAN DAHYA,VALLABH JERAM	
45828	FA/228/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ANANDBA SHATUBHA,MAHIPATSINH SHATUBHA,ASHOKSINH SHATUBHA	
45829	FA/229/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAMJUBHA RAMSANG	
45830	FA/230/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHANUBHA RAMSANG	
45831	FA/231/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANGALSANG RAMSANG	
45832	FA/232/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LILABA MANGALSANG	
45833	FA/233/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHURUBHA GAGUBHA GOHIL,HEMANTSING BHURUBHA GOHIL,KISHORESINH BHURUBHA	
45834	FA/234/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHURABHAI GABHABHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45835	FA/235/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GORDHAN BHIMA,VALLABH BHIMA	
45836	FA/236/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALWANTSINH JAMSINH	
45837	FA/237/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ROOPSINH JAMSINH	
45838	FA/238/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH JAMSINH	
45839	FA/239/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIR OF DECD. NATUBHA JAMSANG,JAYABA NATUBHA,HEIRS OF DECD. JUVANSINH NATUBHA,PURNABA W/O JUVANSINH NATUBHA,MINOR MAHAVIRSINH JUVANSINH,MINOR VISHWARAJSINH JUVANSINH,MINOR PURVARAJSINH JUVANSINH,SUKHDEVSINH NATUBHA,ANANDBA NATUBHA	
45840	FA/240/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DEVISINH RATUBHA	
45841	FA/241/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BABUBHAI KURJIBHAI	
45842	FA/242/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,POPAT VASHRAM	
45843	FA/243/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIR OF DECD. MANJI MEGHA,NARSHI MANJI,BABU MEGHA	
45844	FA/244/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH RAGHAV,JAYANTI BACHU,HIMMAT BACHU,GHANSHYAM BACHU	
45845	FA/245/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GILA MULJI	
45846	FA/246/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LABHU NANAJI	
45847	FA/247/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ANIRUDDHASINH PRABHATSINH	
45848	FA/248/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	
45849	FA/249/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM GOVIND	
45850	FA/250/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAGAN BACHU CHOPRA	
45851	FA/251/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVA NONDHA	
45852	FA/252/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHITHAR BHAGAT,DHAMA BHAGAT,KANTI BHAGAT	
45853	FA/253/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SAVJI AMRA,JAMUR AMRA	
45854	FA/254/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJI GOPA	
45855	FA/255/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAYA AMBA	
45856	FA/256/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH AMBA	
45857	FA/257/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GANESH LALLU	
45858	FA/258/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAGAN LALLU	
45859	FA/259/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAMUBEN BHAGVANBHAI,MINOR SHANTI BHAGVANBHAI,MINOR NARESH BHAGVANBHAI,MINOR RAMESH BHAGVANBHAI	
45860	FA/260/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARJI PARSHOTTAM	
45861	FA/261/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GILA PARSHOTTAM	
45862	FA/262/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SADU BHIMA	
45863	FA/263/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RANA LAVJI	
45864	FA/264/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARI PARSHOTTAM	
45865	FA/265/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJI PARSHOTTAM,VELJI PARSHOTTAM,SHANTI PARSHOTTAM	
45866	FA/266/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEMKUVARBA BECHARJI,RAYUBHA BECHARJI,VINUBA BECHARJI,PRAKASHBA MAHIPAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45867	FA/267/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARAN ODHA,BACHU ODHA,SHANTUBEN DAYALBHAI,GUGABEN DAYALBHAI,MADHUBEN DAYALBHAI,HIRABEN DAYALBHAI	
45868	FA/268/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KHATUBEN RAVJIBHAI,UJIBEN MOHAN,PANCHIBEN ANAND,TEJUBEN CHATHAR,VIJU POPAT	
45869	FA/269/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM SAVJI	
45870	FA/270/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KHIMJI KURJI,VALJI KURJI,BABU KURJI,JIVRAJ KURJI	
45871	FA/271/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMJI PARSHOTTAM,VIRJI PARSHOTTAM,SHANTI PARSHOTTAM	
45872	FA/272/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	
45873	FA/273/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANOJ DHANJI,JITENDRA DHANJI,KAILASHBEN DHANJI,DAXABEN DHANJI,VILASBEN DHANJI	
45874	FA/274/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MADHA DEVJI,PANCHA DEVJI	
45875	FA/275/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ADMINISTRATOR OF THAKORJI TEMPLE,RAGHURAM DURLABH,KALIDAS DURLABH,PARSHOTTAM DUURLABH	
45876	FA/276/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ADMINISTRATOR OF THAKORJI TEMPLE,MANSUKHRAM MAYARAM,RAMDAS MAYARAM	
45877	FA/277/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SURESHSINH GAMBHIRSINH,ASHOKSINH GAMBHIRSINH,SUJANSINH GAMBHIRSINH,NAYUBA GAMBHIRSINH	
45878	FA/278/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRADIPSINH DILUBHA	
45879	FA/279/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHIMDEVSINH DILUBHA	
45880	FA/280/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARAN ODHA,BACHU ODHA,SHANTUBEN DAYALBHAI,GANGABEN DAYALBHAI,MADHUBEN DAYALBHAI,HIRABEN DAYAL	
45881	FA/281/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PREMJI MULJI	
45882	FA/282/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMBHU HARJI,HIMMAT HARJI	
45883	FA/283/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAGVAN NAGJI	
45884	FA/284/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DULA NAGJI	
45885	FA/285/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHAGAN NANJI	
45886	FA/286/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DHARMSHI VITTHAL	
45887	FA/287/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GHANSHYAM BACHU CHOPRA	
45888	FA/288/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KURJI GOVIND	
45889	FA/289/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BACHU VITTHAL	
45890	FA/290/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAHENDRASINH NATAVARSINH,MULRAJSINH NATAVARSINH	
45891	FA/291/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KANTIBHAI RAJABHAI	
45892	FA/292/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,UKA SHAKUR,SUBHANBEN BHATUR,MUNABHAI BHATUR,BANUBEN BHATUR,MULRAJSINH NATAVARSINH	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45893	FA/293/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ LAVJI,KALU LAVJI	
45894	FA/294/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	
45895	FA/295/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH PRATAPSINH	
45896	FA/296/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ANIRUDHHSINH PRATAPSINH	
45897	FA/297/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KIRITSINH DANSINH,BAHADURSINH DANSINH,GHYANBA ARVINDSINH,MINOR JYOTSNABA ARVINDSINH,MINOR BALUBA ARVINDSINH,MINOR SHRADDHA ARVINDSINH	
45898	FA/298/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHIKHA KANJI	
45899	FA/299/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VALLABH HARJI	
45900	FA/300/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAVJI GOVIND	
45901	FA/301/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITTHAL GOVIND	
45902	FA/302/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BABU PARSHOTTAM	
45903	FA/303/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAVSANG GEMALBHAI,DEVSANG GEMAL,LAXMIBEN GEMALBHAI,RAMUBEN GEMALBHAI,MADHUBEN GEMALBHAI,VIRSANG GEMAL,BACHU BHAVAN	
45904	FA/304/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHOPABHAI DUDABHAI HATKAT	
45905	FA/305/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BAJUBEN MAVSANG,NAVALSANG MAVSANG,RAMESH MAVSANG,AJIT MAVSANG	
45906	FA/306/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED PARSHOTTAM RAMJI,HIRA PARSHOTTAM,BABU PARSHOTTAM,PRAVIN PARSHOTTAM,GODAVARI WIDOW OF PARSHOTTAM,VALIBEN PARSHOTTAM,CHAMPABEN PARSHOTTAM,VIJUBHAI PARSHOTTAM	
45907	FA/307/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITTHAL LALLU,BHAGVAN LALLU,GANESH LALLU,MANAJI LALLU,MAGAN LALLU	
45908	FA/308/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAGVAN LALLU,TALSHI LALLU	
45909	FA/309/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RANJITSINH RATANSANG	
45910	FA/310/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAHENDASINH NATVARSINH,MULRAJSINH NATVARSINH	
45911	FA/311/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH NATVARSINH	
45912	FA/312/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DECEASED JITUBHA KARANSINH,PRADIPSINH JITUBHA,TARABA WD/O. JITUBHA,UMABA JITUBHA,JAYSHRIBA JITUBHA,REKHABA JITUBHA	
45913	FA/313/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BATUKBHA KHODUBHA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45914	FA/314/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BAHADURSING JORSANG,DECEASED BHAVATSANG JORSANG,KHAMABA BHAGVATSANG,KETANSINH BHAGVATSANG,NILESHSINH BHAGVATSANG,MANGARBA BHAGVATSANG,DECEASED MAYUBHA JORSANG,VILASBA MAYUBHA,BALVATSINH MAYUBHA,RAJESHWARIBA MAYUBHA,ASHMITABA MAYUBHA	
45915	FA/315/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JAYABA MAHOBBATSINH,DHARMENDRASINH MAHOBBATSINH,RAGHUVIRSINH MAHOBBATSINH,ASHOKSINH MAHOBBATSINH,KAILASBA MAHOBBATSINH,BHARTIBA MAHOBBATSINH	
45916	FA/316/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MULRAJSINH KHENGARSINH,DASHRATHSINH KHENGARSINH,HARDEVSINH KHENGARSINH	
45917	FA/317/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MEKOD JERAM,KHIMJI JERAM	
45918	FA/318/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRATAPSINH VAJUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARTIBA DILIPSINH,SHITALBA DILIPSINH,DHARMENDRASINH DILIPSINH	
45919	FA/319/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHAGUBHA UMEDSANG	
45920	FA/320/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KIRITSINH DANISH	
45921	FA/321/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DINESHSINH LAKHDHIRSINH	
45922	FA/322/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MANAJI LALLUBHAI	
45923	FA/323/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,VITHTHAL LALLUBHAI	
45924	FA/324/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KALA NARANBHAI	
45925	FA/325/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHIMJI LAVJI,JADAV LAVJI,JIVIBEN LIMBABHAI,LABHUBEN LIMBHABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	
45926	FA/326/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED LIMBABHAI VITTHALBHAI,JIVIBEN LIMBABHAI,LABHUBEN LIMBHABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	
45927	FA/327/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PREMJI KALYANBHAI	
45928	FA/328/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BABU PARSHOTTAM	
45929	FA/329/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MAVJI GOVIND	
45930	FA/330/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHELSHANKAR BATAKLAL	
45931	FA/331/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,TALSHI BACHU,MAGAN BACHU	
45932	FA/332/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RAVJI GOVIND	
45933	FA/333/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM GOVIND	
45934	FA/334/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHAGANBHAI GOVINDBHAI	
45935	FA/335/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JAGATSINH CHANDUBHA,RAJENDRASINH CHANDUBHA	
45936	FA/336/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRABHATBA RATUBHA,PRAVINSINH RATUBHA	
45937	FA/337/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,CHHANUBHA RAMSANG	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45938	FA/338/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHANTUBHA JETHUBHA,JASHUBHA JETHUBHA	
45939	FA/339/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JIVUBHA UDESANG	
45940	FA/340/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BHUDHABHAI HIFABHAI,SHAMBHUBHAI HIFABHAI	
45941	FA/341/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HAREKRUSHNA JERAMDAS	
45942	FA/342/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BATUKBHA JAMSANG,JASHUBHA JAMSANG,SUBABA JAMSANG,KUSUBA JAMSANG,KARANSANG JAMSANG	
45943	FA/343/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALKRUSHNA RAMDAS	
45944	FA/344/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEIRS OF DECEASED RAMJI PUNA & LAKHUBEN RAMJI PUNA,ABHABHAI RAMJIBHAI,ANJUBEN RAMJIBHAI,RATUBEN RAMJIBHAI,JEMABEN RAMJIBHAI,MINABEN RAMJIBHAI,LADUBEN RAMJIBHAI,PURIBEN RAMJIBHAI,KANTUBEN RAMJIBHAI	
45945	FA/345/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,KIRATSANG NANBHA	
45946	FA/346/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,UKABHAI SUKHABHAI	
45947	FA/347/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,DEVRAJ RAVJI,ARJAN RAVJI,DAVALBEN RAVAJIBHAI,HARESH CHHAGAN,JASHUBEN CHHAGANBHAI,MINOR PARESH CHHAGANBHAI,MINOR NAYANA CHHAGANBHAI	
45948	FA/348/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GOPA SHIBA	
45949	FA/349/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM JETA,JADAV TEJA	
45950	FA/350/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALA RUDA	
45951	FA/351/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GAFUL RUDA	
45952	FA/352/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JAGDISH KALUBHAI SURANI	
45953	FA/353/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALUBEN VELJIBHAI,RAMESH VELJI,HIMMAT VELJI,REKHA VELJI,NANIBEN VELJI	
45954	FA/354/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GHUSA NARSHI	
45955	FA/355/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MEPA NARSHI	
45956	FA/356/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARASHOTTAM JASHMAT	
45957	FA/357/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,GIGA GILA	
45958	FA/358/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH PRABHATSINH	
45959	FA/359/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,ANIRUDDHSINH PRABHATSINH	
45960	FA/360/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NARUBHA PATUBHA	
45961	FA/361/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALVATSANG BHAVSANG	
45962	FA/362/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,RANJITSINH RATANSANG	
45963	FA/363/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SHAMBHU HARJI,HIMMAT HARJI	
45964	FA/364/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LAVJI JASMAT	
45965	FA/365/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,TALSHI ARJAN	
45966	FA/366/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,PARSHOTTAM SAVAJI	

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45967	FA/367/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,JADAV NARSHI,LAXMAN RAJA,BABU RAJA	
45968	FA/368/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,LAKHTBA KARANSINH,HEIRS OF DECEASED JITUBHA KARASANSANG,TARABA JITUBHA,PRADIPSINH JITUBHA,KARUNABA JITUBHA,JAYSHRI JITUBHA,REKHABA JITUBHA,SUKHDEVSINH KARANSINH,PRUTHIRAJSINH NIRMALSINH,RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	
45969	FA/369/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HEMBA CHATURSANG,JASWANTSANG GUMANSANG,HAKIMBA GUMANSANG,RASIKBA CHATURSANG,ARVINDSINH CHATURSANG,SHITABA CHATURSANG,JANAKBA PARBATSINH,RAMDEVSINH PARBATSINH,VIRAMDEVSINH PARBATSINH,MALDEVSINH PARBATSINH,MANCHHABA ASHUBHA,LALUBHA ASHUBHA,ARJUNSINH ASHUBHA,VASANTBA GHANSHYAMSINH,CHOTUBHA GHANSHYAMSINH,BHARATSINH GHANSHYAMSINH,PRAFULBA GHANSHYAMSINH	
45970	FA/370/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,NIRMALSINH AJUBHA,KISHORSINH AJUBHA,RAJENDRASINH AJUBHA,PRADHUMANSINH AJUBHA,INDRABA AJUBHA	
45971	FA/469/2017	06/08/2018	MAHENDABHAI JETHALAL VYAS,	MR HRIDAY BUCH	GURUDARSHAN RAJENDRASINH SHOKHI HEIR OF DECD. RAJENDRASING MASASING SHOKHI,MOHINDERPRATAP RAJENDRASINH SHOKHI HEIR OF DECD. RAJENDASINH MASASING SHOKHI,TEJPRIT RAJENDRASING SHOKHI HEIR OF DECD. RAJENDRASING MASASING SHOKHI,PRITAMKAUR RAJENDRASING SHOKHI HEIR OF DECD. RAJENDRASING MASASING SHOKHI,DEPUTY GENERAL MANAGER (FINANCE),DEPUTY GENERAL MANAGER (CIVIL)	RULE SERVED,UNSERVED EXPIRED (R),MR KASHYAP R JOSHI,MR RITURAJ M MEENA
45972	FA/477/2017	01/02/2017	NEW INDIA INSURANCE CO. LTD.,	MR YOGI K GADHIA	MOHAMMED HUSSAIN MUSABHAI GIRNARI,MOHAMMED IBRAHIM SIDA,HANIFBHAI NOORMAHMADBHAI SIDA	
45973	FA/483/2017	12/12/2020	NEW INDIA ASSURANCE CO. LTD. THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	VITHALBHAI BACHUBHAI GINOYA,PRABHABEN VITHALBHAI GINOYA,SANJAYBHAI VITHALBHAI GINOYA,GHUSA @ VIJAY VITHALBHAI GINOYA,JAMANBHAI @ RASIK VITHALBHAI GINOYA,KISHORBHAI BHIKHABHAI,BABUBHAI BACHUBHAI	,RULE NOT RECD BACK
45974	FA/508/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD.,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,SANGRAMBHAI BHURABHAI - DECD.,MEGHABHAI BHATURBHAI,BALABHAI BHATURBHAI,KHATABHAI BHATURBHAI,JASHODABEN BHATURBHAI (EXPIRED),DEVUBEN BHATURMAL,RANABHAI SANGRAMBHAI,JEKURBEN SANGRAMBHAI,MITHABHAI JERAMBHAI,DILUBHAI JERAMBHAI,BHOLABHAI VAGABHAI,MEGHABHAI VAGABHAI,KHIBHABHAI NARSINHBHAI,NANJIBHAI NARSINHBHAI,JAGDISH NARSINHBHAI	,MS ARCHANA U AMIN,HIMANSHU J AMIN
45975	FA/522/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,BALWANTSANG BHAVSANG	,MS ARCHANA U AMIN,HIMANSHU J AMIN
45976	FA/523/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,MOHAN GOVIND	,MS ARCHANA U AMIN,HIMANSHU J AMIN

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45977	FA/524/2017	24/01/2017	NEW INDIA ASSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	PRADEEP KUMAR RAMLAL,RAJIV DEVENDRA SALUJA,KANTADEVI AZADSINH NIMAVAT,BHAVESH AZADSINH NIMAVAT	
45978	FA/525/2017	04/08/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	MR PREMAL R JOSHI	SPECIAL LAND ACQUISITION OFFICER,HARDEVSINH LAKHDHIRSINH	
45979	FA/529/2017	29/03/2017	ABHISHEK INDUSTRIAL SECURITY SERVICES,	MS ASHA H GUPTA	E.S.I. CORPORATION,	MR SHASHIKANT S GADE
45980	FA/531/2017	14/02/2017	AVN OILFIELD SERVICES,VIJAYPAL SHERSINGH,SUNITA VIJAYPAL SHERSINGH,BRIJMOHAN SUKHBIR SINGH	ANANDODAYA S MISHRA	M/S. INDIABULLS COMMERCIAL CREDIT LIMITED,	MR SHIVANG J SHUKLA
45981	FA/537/2017	11/08/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PARAGBHAI ANILBHAI SOLANKI,NAYANBHAI ANILBHAI SOLANKI	RULE SERVED,MR. HEMAL SHAH
45982	FA/538/2017	17/02/2020	CHAUHAN PARESHKUMAR MUSABHAI,	MR NIRAV C THAKKAR	JOVITABEN JOSEPHBHAI MACWAN,	MR YOGESH G KANADE
45983	FA/580/2017	20/01/2017	ANKURA SHAILENDRAKUMAR SAXENA,	MR HIMANSHU C DESAI	.,	
45984	FA/581/2017	11/07/2018	SANJAYBHAI NEBULAL NISAD,	MR MAUNISH T PATHAK,MAULIK H VAGHELA	SHASHIKUMARI W/O SANJAYKUMAR NISAD,	MS ASHLESHA M PATEL
45985	FA/615/2017	20/03/2017	KANUBHAI ASHABHAI MAKWANA (PARMAR),	MR MOHSIN M HAKIM	SANJAYKUMAR BABUBHAI PADHIYAR,ARJUNBHAI CHHAGANBHAI PADHIYAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. (DELETED),IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	ADVOCATE NAME DELETED,RULE SERVED,MR. ALKESH N SHAH
45986	FA/616/2017	29/06/2017	HANSABEN JAYDEVPRASAD BRAHMBHATT,	MR NK MAJMUDAR	M/S. JALARAM PRINTERS AND BINDERS,DIPAKKUMAR RAVISHANKAR BHATT OWNER OF M2 JALARAM PRINTERS AND BINDERS	NOTICE SERVED BY DS,MR HR PRAJAPATI
45987	FA/618/2017	09/06/2017	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	G H VIRK	SIMPLEX INFRASTRUCTURE LIMITED,	MR.BHASH H MANKAD
45988	FA/620/2017	30/03/2017	NAGINBHAI BHUDARBHAI RATHVA,SAJLIBEN NAGINBHAI RATHVA	MR.HIREN M MODI	GANPATBHAI PARVATBHAI LABDA,BALUBHAI DHIRABHAI PATEL,SHRI RAM GENERAL INSURANCE CO. LTD	,MR RATHIN P RAVAL
45989	FA/625/2017	20/06/2017	VARSHABEN BHARATBHAI KAKADIYA,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	CHAMANBHAI PREMJIBHAI LUNGARIYA,	MR NIRAV C SANGHAVI,MR K S CHANDRANI,MR MIHIR VAKHARIYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
45990	FA/626/2017	15/02/2017	AMBABEN RAVJIBHAI PATEL - AUTHORISED ADMINISTRATOR UNDER MOU SHAMJIBHAI RAMJIBHAI PATEL,KASHIBEN RAVJIBHAI PATEL - AUTHORISED ADMINISTRATOR UNDER MOU SHAMJIBHAI RAMJIBHAI PATEL,AJWALIBEN RAVJIBHAI PATEL - AUTHORISED ADMINISTRATOR UNDER MOU SHAMJIBHAI RAMJIBHAI PATEL	MR BAIJU JOSHI	BHANUSHANKAR BHAGWANDAS JANI HIMSELF AND PARTNER OF SHOBHRAJ BUILDERS,RAMESHBHAI AMRUTBHAI JANI,KALPESHKUMAR RAGHUBHAI DAVE,RAJENDRABHAI RAGHUBHAI DAVE,NILESHKUMAR RAGHUBHAI DAVE,BHANUSHANKAR BHAISHANKARBHAI RAMNA,DHANDHILYA SHANTILAL KARUNASHANKAR,MUKESHBHAI NAROTTAM @ NARBHERAMBHAI JANI,S.J. DEVELOPERS THRO. PARTNER HARSHADBHAI SHIVLALBHAI MUNDIYA,BHARATBHAI ODHAVJIBHAI SHAH,RAMESHBHAI RAVJIBHAI NANDLA,RAMESHBHAI KARUNASHANKARBHAI DHANDHALIYA,RAMESHBHAI AMRUTLAL JANI,BHAGYASHRIBEN NALINBHAI GHUDSIYA,HETALBEN JAGESHWARBHAI PANDYA,ARJANBHAI KARAMSHIBHAI PATEL,DILIPKUMAR VAJERAMBHAI DHANDHALIYA,DAMYANTIBEN PARSHOTTAMBHAI PATEL,MADHUBEN SURENDRAKUMAR RAVIRAJ,RAJESHBHAI SHAKTINANDANBHAI AGRAWAL,AJAYSINH VASUDEVSINH CHUDASMA,KALUBHAI VASHRAMBHAI DHAMELIYA , SHAMJIBHAI KESHUBHAI DHAMELIYA,BABUBHAI SHIBABHAI PANDYA,BHAVESHKUMAR GIRISHKUMAR DHANDHALIYA,KALPESHKUMAR GIRISHKUMAR SHANDHALIYA,KAUSHAL JAYCHANDRA TRIVEDI,SANJAYBHAI BABUBHAI RATHOD,DILIPBHAI BHUPATBHAI RATHOD,JITENDRABHAI GANESHBHAI BHUT,MINESHBHAI GOVINDBHAI SIHORA,JASHWANTBHAI UMIYASHANKAR SHUKLA,JITENDRABHAI JADAV,JAYESHBHAI BAGHABHAI JETHVA,SHAILESHBHAI GANESHBHAI BHUT,JAISHRIBEN ARVINDBHAI SHAH,HIRENBHAI NANDLALBHAI JOSHI,KANTIBHAI BHAWANISHANKAR PANDYA,NAVINBHAI JERAMBHAI BARAIYA,BATUKBHAI MAHASHANKARBHAI JANI,MANOJBHAI GORDHANBHAI GHEDIA,PRAVINBHAI VALJIBHAI DHANDHALIYA,VINODBHAI VALJIBHAI DHANDHALIYA,DEVSHANKAR PURNASHANKAR PANDYA,DAMINIBEN ARVINDBHAI BANDHARA, NILESHBHAI RAGHUBHAI DEVE,NAVNITBHAI POPATLAL JOSHI,YAMINIBEN DIPAKBHAI RAJYAGURU, NITABEN LALLUBHAI ZINZUWADIA,HIMMATBHAI BHAGWATBHAI BARAIYA,ASHWINBHAI BHAISHANKARBHAI DHANDHALIYA,VAJERAMBHAI NATHUBHAI DHANDHALIYA,KISHORBHAI NATVARLAL UPADHYAYA,HARESHBHAI BABUBHAI CHITRODA,KANTILAL CHHOTALAL VYAS,MAHESHBHAI RATILAL PARMAR,KHIMJIBHAI BACHUBHAI PARMAR,AJITBHAI MANGAL @ MAGANBHAI VELANI,VILASBEN ANANDBHAI PANOT,BHAISHANKARBHAI LAVJIBHAI BARAIYA,SONALBEN BHAISHANKARBHAI BARAIYA,KANTIBHAI DAHYABHAI PANDYA,KUBERBHAI PURNASHANKAR PANDYA,LALJIBHAI RAMJIBHAI LATHIYA,NANJIBHAI MEGHJIBHAI LATHIYA,BHAGWANBHAI HARJIBHAI LATHIYA,MERABHAI NONDHABHAI SOHALA,MUKESHBHAI MOHANBHAI BARAIYA,KESHAVJIBHAI LABHSHANKARBHAI JALELA,MAHENDRABHAI VRAJLALBHAI PANDYA,NATHABHAI MANGABHAI MAKWANA,HIMMATBHAI KARSHANBHAI BAMBHANIYA,ODHABHAI PANCHABHAI MAKWANA,NIRMALABEN JENTIBHAI PANDYA,HARESHBHAI MANISHANKARBHAI DHANDHALIYA,GHANSHYAMBHAI BHAGWANBHAI BHATT,BARAIYA NAYNABEN KISHORCHANDRA,JINABHAI VIRABHAI DANKHARA,TALSHIBHAI CHHAGANBHAI JASOLIYA,RAMESHBHAI SHAMJIBHAI PANDYA,ANJUBEN RATILAL RAMNA,MAKODBHAI VIRABHAI DANKHARA,RAJESHBHAI MANVANTRAY PATHAK, RAMESHBHAI NAGJIBHAI DONGA,RAMJIBHAI VITTHALBHAI DHAMELIYA,BABUBHAI NANJIBHAI DANKHARA,GHANSHYAMBHAI MANISHANKARBHAI LADHAVA,BHANUMATIBEN DHANJIBHAI LADHAVA,GORDHANBHAI SHAMJIBHAI JASANI,HARSHITBHAI GOPALBHAI SACHPARA,GHANSHYAMBHAI KANTIBHAI	,(MR NIRZAR S DESAI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
45991	FA/627/2017	06/02/2017	M/S. SHRIRAM TRADING CO. - A PROPRIETORY CONCERN,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	M/S. MAHESHWARI HANDLING AGENCY PVT LTD,	MR DHAVAL D VYAS
45992	FA/632/2017	29/06/2017	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHIRAG JAYRAM VAGHMODE,NISHANT JAYRAM VAGHMODE,LAXMANBHAI KISANCHAND RAMCHANDANI	RULE SERVED,MR MOHSIN M HAKIM
45993	FA/642/2017	01/03/2017	UNITED INDIA INSURANCE COMPANY LTD. REGIONAL OFFICE,	MR VIBHUTI NANAVATI	ANILBHAI LAVJIBHAI THAKKAR,IFFCO TOKIO GENERAL INSURANCE CO. LTD.,SHAILESHKUMAR J KELA,NARESHKUMAR JAYPRAKASH KELA,ANJANABEN NARSHAKUMAR KELA,RISHI NARESHKUMAR KELA,GUNJAN NARESHKUMAR KELA,JAYPRAKASH BHAGCHAND KELA,NIRMALABEN JAYPRAKASH KELA	
45994	FA/648/2017	31/07/2018	VARSHABEN YOGESHKUMAR BAROT,MINOR SAURIN YOGESHKUMAR BAROT,GEETABEN MANEKLAL BAROT,MANEKLAL CHHAGANLA BAROT	MR.HIREN M MODI	BHAGWATI CATERERS PVT LTD,NEW INDIA ASSURANCE CO LTD	RULE SERVED,MR SANDIP C SHAH
45995	FA/661/2017	30/01/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	MAYUDDIN AMIRBHAI MOMIN,GULAMNABI ABDULBHAI MOMIN,SOMABHAI DHANJIBHAI PADHAR,DHANJIBHAI CHATURBHAI PADHAR	
45996	FA/662/2017	22/11/2018	EUPHORIC PHARMACEUTICAL PVT. LTD. THRO. MAYURKUMAR KISHORCHANDRA SHAH,	MR SP MAJMUDAR,SHASHVATA U SHUKLA	MRUGAL OFFSET PRINTER THRO. PARTNER MANILAL M PATEL,	MR RAXIT J DHOLAKIA
45997	FA/667/2017	02/08/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEGAL HEIR OF DECEASED PARESHBHAI JAYANTIBHAI MEGHANI,AVANIBEN PARESHBHAI MEGHANI,MINOR GRENSY PARESHBHAI MEGHANI,JAYANTIBHAI SHAMJIBHAI MEGHANI,SAVITABEN SHAMJIBHAI MEGHANI,BISHWAJITSIGH MAHAVIRSINGH JADEJA	,RULE SERVED
45998	FA/668/2017	04/05/2017	NEERAJ KUMARPAL SHAH,	MR AMAR N BHATT	DINESH SHIVANNA,KAMAL SEVARAM JADHWANI,MANBHUPENDAR SINGH ATWAL,ANGAD MANBHUPINDERSINGH ATWAL,RANJAN KUMAR SINGH,C 2 R PROJECTS LLP	,MR.PARTH CONTRACTOR,ADITYA C YAGNIK
45999	FA/669/2017	16/02/2017	MINALBEN KANTIKBHAI SHAH D/O RAJESHBHAI PRANLAL SHAH,KARTIK JANAK SHAH	MS MEGHA JANI	-,	
46000	FA/671/2017	08/02/2017	VARSHABEN WD/O RAJESHKUMAR @ JITENDRAKUMAR MURLIDHAR MISTRY (SUTHAR),AJAYKUMAR S/O RAJESHKUMAR @ JITENDRAKUMAR MURLIDHAR MISTRY (SUTHAR),DEVARSHI D/O RAJESHKUMAR @ JITENDRAKUMAR MURLIDHAR MISTRY (SUTHAR),MURLIDHAR BHAGVANDAS MISTRY (SUTHAR),KOKILABEN MURLIDHAR MISTRY (SUTHAR)	(MR PARESH M DARJI)	BALKRISHNA NARENDRABHAI PATEL,MANJULABEN N PATEL,ROYAL SUNDARAM ALLIANCE COMPANY LTD	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
46001	FA/678/2017	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PRADIPSINH SATUBHA CHUDASMA,AKASH EXPLORATION SERVICES PRIVATE LIMITED,JAYANTIBHAI PRAHLADBHAI PATEL,PURIBEN BABUJI THAKOR,AMRATJI BABUJI THAKOR,SURESHJI BABUJI THAKOR	RULE SERVED,RULE UNSERVED
46002	FA/679/2017	24/04/2017	VYAS TANMAY RAJENDRAKUMAR,	MR. YOGENDRA THAKORE	PATEL MAHESHKUMAR KANJIBHAI,VYAS JAYSHREEBEN RAJENDRAKUMAR,ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED BY DS
46003	FA/680/2017	29/03/2017	PRABHUDAS KANABHAI MADHVI,	MR TUSHAR L SHETH	M M BADI,ORIENTAL INSURANCE COMPANY LTD	DS AFF.NOT FILED (R),MS. NIYATI K JUTHANI
46004	FA/684/2017	21/02/2017	CHAMANLAL LAXMANBHAI VADHER,	MS AMRITA AJMERA	MAYA SURANA,BHERUSING S/O BHAGVANSING,ORIENTAL INSURANCE COMPANY LTD	,RULE SERVED,MR RATHIN P RAVAL
46005	FA/687/2017	09/02/2017	GUJARAT STATE FERTILIZER & CHEMICALS LTD,	NANAVATI ASSOCIATES	HINDUSTAN DORR OLIVER LTD.,	SINGHI & CO
46006	FA/699/2017	03/02/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR PALAK H THAKKAR	SHANTIBEN BABULAL @ ISHWARBHAI D. BORAVAT,YOGESH BABULAL @ ISHWARBHAI D. BORAVAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46007	FA/700/2017	12/07/2019	AMRUTBHAI PASABHAI KALABHAI VAGHELA,	Z L KHAN	LEGAL HEIRS OF DECEASED PATEL NAGARBHAI SHAVDASH,PATEL TRIBHOVANDAS NAGARDAS,SHANKARBHAI LAKHABHAI,RAMESHCHANDRA BHUDARBHAI BAROT,NILESHKUMAR BADRIBHAI PATEL	
46008	FA/701/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KAMA DHANA BRAHMAN,KARNA DHANA BRAHMAN	
46009	FA/702/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. BRAHMAN HEMJI RAVJI,VASHRAM HEMJI BRAHMAN,SHANKARBHAI HEMJI BRAHMAN,SHRIRAMBHAI HEMJI BRAHMAN,JAMNABEN HEMJI BRAHMAN,MANIBEN HEMJI BRAHMAN,KALIDAS NARBHERAM BRAHMAN	
46010	FA/703/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESH GANPAT BRAHMAN,VASIBEN GANPAT BRAHMAN	
46011	FA/704/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASTA PURA HARIJAN,GALA PURA HARIJAN,SHIVA BHAVA HARIJAN	
46012	FA/705/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEMRAJ VASTA BRAHMAN,DHUDALAL ISHWAR BRAHMAN,MARGHABEN ISHWAR BRAHMAN	
46013	FA/706/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF SUTHAR VIRJI BHEMJI - PRABHURAM VIRJI SUTHAR,	
46014	FA/707/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DHANJI VIRJI BRAHMAN - AMBABEN DHANJI BRAHMAN,DHUDALAL DHANJI BRAHMAN	
46015	FA/708/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSI BHEMJI SUTHAR,HEMRAJ BHEMJI SUTHAR	
46016	FA/709/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SITABEN SHANKARLAL BRAHMAN,ISHWARLAL HEMJI BRAHMAN,AMBALAL HEMJI BRAHMAN,AASHARAM HEMJI BRAHMAN,LAXMIBEN HEMJI BRAHMAN	
46017	FA/710/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD. DAYARAM RAMCHANDRA BRAHMAN THRO. HEIRS RAMJI DAYARAM BRAHMAN,	
46018	FA/711/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED NARNA VIRJI SUTHAR - THRO. HEIRS,AMBABEN NARNA SUTHAR,AMRAT NARNA SUTHAR,BHIKHABEN NARNA SUTHAR,HARKHABEN NARNA SUTHAR,DIWALIBEN BHURABHAI SUTHAR,SHAILESHKUMAR BHURABHAI SUTHAR	
46019	FA/712/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED DHANA MASANG BRAHMAN - THRO. HEIRS.,KAMABHAI DHANABHAI BRAHMAN,KARNABHAI DHANABHAI BRAHMAN	
46020	FA/713/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED BHAVA SIRJI SUTHAR - THRO.HEIRS,AMIRAM BHAVA SUTHAR,DHARMIBEN BHAVA SUTHAR,RANIBEN BHAVA SUTHAR,HARIRAM BHAVA SUTHAR,RAMESH BHAVA SUTHAR,SHARDABEN BHAVA SUTHAR,SHANKAR DAYARAM SUTHAR	
46021	FA/714/2017	03/02/2017	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECEASED KASHIRAM JIVRAM BRAHMAN THRO. HEIRS.,AMRUT KASHIRAM BRAHMAN,GAVRIBEN KASHIRAM BRAHMAN	
46022	FA/716/2017	07/10/2019	BABUBHAI PURSHOTTAMBHAI PARMAR,	MR AFTABHUSEN ANSARI	MANJULABEN D/O TRIBHOVANBHAI VALA,	MR SHAILESH C SHARMA
46023	FA/719/2017	11/12/2018	UNION OF INDIA,	MS ARCHANA U AMIN	KISHORBHAI MAGANBHAI RATHOD FATHER OF DECEASED,JAYABEN KISHORBHAI RATHOD	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46024	FA/726/2017	16/01/2018	USMAN ISMAIL ASMAL (NANA),	MR BHAVIN J SATWARA	KHATIJA WD/O. YAKUB AHMED HUSSAIN AMRA,YASMIN YAKUB AMRA,VARISBHAI GULAMBHAI MAHIDA	MR VIRENDRA BAHETI,MS ARCHANA P PATEL
46025	FA/727/2017	11/04/2017	KAMLESHBHAI RAJNIKANT SHAH,	Z L KHAN	PRAFULCHANDRA HIRALAL ANANDJIWALA,	MR YS RAJPUT

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46026	FA/729/2017	16/02/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	GEETABEN AMRUTBHAI PATEL,DEVABHAI LILABHAI PARMAR (DELETED VIDE ORDER BELOW EXH.17),MAULIK RAMESHCHANDRA TRIVEDI	,(MR PARESH M DARJI)
46027	FA/730/2017	16/02/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	AMRUTBHAI DALICHANDBHAI PATEL,DEVABHAI LILABHAI PARMAR (DELETED VIDE ORDER BELOW EXH.17),MAULIK RAMESHCHANDRA TRIVEDI	,(MR PARESH M DARJI)
46028	FA/731/2017	16/02/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	MINOR BHAVIK AMRUTBHAI PATEL AND HIS GUARDIAN,DEVABHAI LILABHAI PARMAR (DELETED VIDE ORDER BELOW EXH.17),MAULIK RAMESHCHANDRA TRIVEDI	,(MR PARESH M DARJI)
46029	FA/733/2017	11/10/2017	THAKOR JAGATSINH BHIKHAJI,THAKOR SITABA JAGATSINH,THAKOR RATANSINH JAGTSINH,THAKOR KUVARSINH JAGATSINH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	DS AFF.NOT FILED (N),MR AJAY R MEHTA
46030	FA/734/2017	11/10/2017	THAKOR KANAKSINH BHIKHAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	DS AFF.NOT FILED (N),MR AJAY R MEHTA
46031	FA/735/2017	11/10/2017	THAKOR CHATURJI ABHUJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	DS AFF.NOT FILED (N),MR AJAY R MEHTA
46032	FA/736/2017	11/10/2017	ADMINISTRATOR OF THAKOR HEMTAJI AGRAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	DS AFF.NOT FILED (N),MR AJAY R MEHTA
46033	FA/737/2017	11/10/2017	THAKOR AMUJI RAISANGJI,THAKOR KAILASHBEN AMUJI,THAKOR SAVITABEN AMUJI,THAKOR LALSANG ALIAS AMARSANG AMUJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	DS AFF.NOT FILED (N),MR AJAY R MEHTA
46034	FA/738/2017	11/10/2017	THAKOR JASUJI TAKHAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	DS AFF.NOT FILED (N),MR AJAY R MEHTA
46035	FA/739/2017	07/03/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NATAVARBHAI SHANKARBHAI THRO.' L/H.,RASHILABEN W/O. NATVARLAL,KISHANKUMAR S/O. NATVARLAL,ALKESHKUMAR S/O. NATVARLAL,CHAMPABEN D/O. NATVARLAL,SANJAYKUMAR S/O. NATVARBHAI	
46036	FA/750/2017	17/01/2018	MUSAMIYA IMAM HYDERBUX RAZVI,HYDER ESTATE INDUSTRIES PVT LTD	MR VIJAY N RAVAL	PATTHARWALI MASJID TRUST,MOHAMMAD SHARIF BHURAJI PALES,IBRAHIMBHAI ISMAIJI AJMERWALA,YAKUBBHAI DAOODBHAI PAKEEJAWALA,IBRAHIM NABEEJI LAHERI,SHAHUDDIN MOOSAJI AJMERWALA,ISMAIL BADAJI CHELAWALA,MADRAS-E-ARBIA ANWARUL ULUM THROUGH TRUSTEES,YAKUBBHAI PAKIZAWALA PRESIDENT,IQBALBHAI BAGWALA SECRETARY,RASHIDBHAI BIYAWARWALA TREASURER	,UNSERVED EXPIRED (N),MR MA KHARADI
46037	FA/751/2017	30/08/2017	BADIYABHAI NANABHAI GANAVA,DINESHBHAI BADIYABHAI GANAVA,SHANTABEN BADIYABHAI GANAVA,MUKESH BADIYABHAI GANAVA	MR.HIREN M MODI	SURESHBHAI NAGARSINH GANAVA,NAGARSINH RANJITSINH GANAVA,NEW INDIA INSURANCE COMPANY LTD	,DS AFF.NOT FILED (N),MR TANMAY B KARIA
46038	FA/754/2017	29/06/2017	ST BUS NO.--------BHAVNAGAR (ROUTE OF SHEIKH PIPARIA),	MRS VASAVDATTA BHATT	GITABEN ASHOKBHAI BHEDA,MINOR PRADEEP ASHOKBHAI BHEDA THROUGH NATURAL GUARDIAN GITABEN ASHOKBHAI BHEDA,MINOR CHANDRABHAI ASHOKBHAI BHEDA THROUGH NATURAL GUARDIAN GITABEN ASHOKBHAI BHEDA,GOVINDBHAI BHURABHAI,DEVUBEN GOVINDBHAI	MR. HEMAL SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46039	FA/759/2017	05/05/2017	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JASODABEN WD-O NARANBHAI KACHRABHAI SOLANKI,BHAVNABEN NARANBHAI SOLANKI,RAMILABEN NARANBHAI SOLANKI,HARSHABEN NARANBHAI SOLANKI,JITENDRA NARANBHAI SOLANKI- MINOR THRO'JASODABEN WD-O NARANBHAI KACHRABHAI SOLANKI,BHAVESHKUMAR NARANBHAI SOLANKI-MINOR THRO' JASODABEN WD-O NARANBHAI KACHRABHAI SOLANKI,KACHRABHAI DAHYABHAI SOLANKI,DIVALIBEN W-O KACHRABHAI,RASHIKLAL MAGANLAL PRAJAPATI SINCE DECEASED,MRS.KAILASHBEN WD/O.RASIKLAL MAGANLAL PRAJAPATI	,RULE SERVED,MR SANDIP C SHAH
46040	FA/760/2017	08/02/2017	NEW INDIA INSURANCE COMPANY LTD,	MR YOGI K GADHIA	YASMINBEN ILYAS HASAN PATEL - HEIR OF DECD. ISMAILBHAI MUSABHAI PATEL,MARIYAMBEN UMAR FARUK AHMD HASAN,SAMINABEN ASIF YUNUS VEVLI,TASLIMABEN JAVEDBHAI MOHMED SAFI,LAXMANBHAI SALUBHAI KHANT,BALUSING BHAVANISING VAGHELA,BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,SAIMBHAI ISMAILBHAI PATEL	
46041	FA/761/2017	08/02/2017	NEW INDIA INSURANCE COMPANY LTD,	MR YOGI K GADHIA	YASMINBEN ILYAS HASAN PATEL - HEIR OF DECD. HAMIDABEN ISMAILBHAI PATEL,MARIYAMBEN UMAR FARUK AHMD HASAN,SAMINABEN ASIF YUNUS VEVLI,TASLIMABEN JAVEDBHAI MOHMED SAFI,LAXMANBHAI SALUBHAI KHANT,BALUSING BHAVANISING VAGHELA,BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,SAIMBHAI ISMAILBHAI PATEL	
46042	FA/762/2017	14/08/2018	UNION OF INDIA,	MS ARCHANA U AMIN	DAHYABHAI SOMABHAI DARJI (HUSBAND OF DECD.),BHARATBHAI DAHYABHAI DARJI (SON OF DECD.)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46043	FA/766/2017	07/03/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHIBEN HARGOVANDAS SINCE DECE. THRO.' L/H.,PATEL LALITKUMAR HARGOVANDAS	
46044	FA/767/2017	10/02/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	SAKINABEN SALIMBHAI,SAKINABEN WD/O KASAMBHAI,ABDULBHAI UMAR RAYAMA,VIJAYBHAI H CHAUHAN,DEEPAKKUMAR MOTILAL THAKKAR - OWNER OF RONAK TRAVELS,NEW INDIA INSURANCE COMPANY LTD	
46045	FA/778/2017	09/06/2017	SIMPLEX INFRASTRUCTURES LIMITED,	MR.BHASH H MANKAD	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	G H VIRK
46046	FA/780/2017	03/07/2018	VASANTBHAI NAROTTAMBHAI PATEL,	MR NV GANDHI	HARIGANGABEN W/O CHHAGANBHAI NAROTTAMBHAI PATEL,CHHAGANBHAI NAROTTAMBHAI PATEL,JELIBEN D/O NAROTTAMBHAI RANCHHODBHAI PATEL,NIRUBEN D/O NAROTTAMBHAI RANCHHODBHAI PATEL	DELETED,RULE UNSERVED,MR.ADITYA J PANDYA,MR. BHAUMIK DHOLARIYA,MR. JAIMIN R DAVE
46047	FA/788/2017	11/09/2017	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DEVEASED HANSABEN KANJIBHAI PANSURIYA,KANJIBHAI MADHABHAI PANSURIYA,RINKUBEN KANJIBHAI PANSURIYA,NISHABEN KANJIBHAI PANSURIYA,RAMESHBHAI KANJIBHAI PANSURIYA,MANSUKHBHAI P PATEL	,RULE SERVED,MR PREMAL S RACHH
46048	FA/789/2017	11/09/2017	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MUKESHBHAI VASRAMBHAI RATHOD,MANSUKHBHAI P PATEL	RULE SERVED

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46049	FA/790/2017	05/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ARJUNSINH GULABSINH PATEL,MUKESHKUMAR AMBALAL PATEL,BHARATBHAI SABURBHAI RAWAT,MINOR VARSHABEN BHARATBHAI RAWAT THROUGH RESP. NO. 3,MINOR HARSHADKUMAR BHARATBHAI RAWAT THROUGH RESP. NO. 3,MINOR GUNVANTIBEN BHARATBHAI RAWAT THROUGH RESP. NO. 3,MINOR KRUSHABEN BHARATBHAI RAWAT THROUGH RESP. NO. 3	RULE SERVED,UNSERVED EXPIRED (R), (CHETANKUMAR K SHAH)
46050	FA/796/2017	28/02/2017	ADITI SHARAD ELHANCE,SHARAD SUNIL ELHANCE	MR JF MEHTA	.....,	
46051	FA/798/2017	15/02/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	PINALBEN DHANABHAI CHAMAR,JASWANTSINH DHULSINH CHAUHAN	
46052	FA/800/2017	24/01/2018	ZALAK D/O DIPAKBHAI M. SHAH,	(MR MB GANDHI),MR CHINMAY M GANDHI	SANJAY INDRAVADAN PARIKH,	MR. MANASVI THAPAR
46053	FA/804/2017	02/05/2017	PATEL NARSINHBHAI NATHALAL,	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
46054	FA/805/2017	02/05/2017	PATEL BABUBEN NATHALAL,	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
46055	FA/806/2017	02/05/2017	PATEL LAXMANBHAI TULSIBHAI,PATEL RAKASHBHAI TULSIBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,	NOTICE SERVED BY DS
46056	FA/807/2017	02/05/2017	PATEL SHANTILAL KARSANDAS,	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
46057	FA/808/2017	02/05/2017	DAVE NIMESHKUMAR CHIMANLAL HIRALAL,	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
46058	FA/809/2017	02/05/2017	PATEL TRIBHOVANDAS AMBARAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46059	FA/810/2017	02/05/2017	RABARI MAJIBEN MANDANBHAI HEIR OF DECD. RABARI MANDANBHAI ODHARBHAI,RABARI SHANTABEN MANDANBHAI HEIR OF DECD. RABARI MANDANBHAI ODHARBHAI,RABARI LAXMIBEN MANDANBHAI HEIR OF DECD. RABARI MANDANBHAI ODHARBHAI,RABARI SITABEN MANDANBHAI HEIR OF DECD. RABARI MANDANBHAI ODHARBHAI,RABARI ASHABEN MANDANBHAI HEIR OF DECD. RABARI MANDANBHAI ODHARBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46060	FA/811/2017	02/05/2017	DECEASED OZA SHANTIBHAI SOMABHAI - THRO. HEIRS,OZA CHANDRIKABEN SHANTIBHAI,OZA JAYSHREEBEN SHANTIBHAI,OZA YOGESHKUMAR SHANTIBHAI,OZA DINESHBHAI NAGARBHAI,OZA HARSHADKUMAR NAGARBHAI,OZA SAMUBEN NAGARBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46061	FA/812/2017	02/05/2017	PATEL BABUBEN NATHALAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS

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46062	FA/813/2017	02/05/2017	NAI GANDABHAI CHATURBHAI,NAI POPATBHAI CHATURBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46063	FA/814/2017	02/05/2017	OZA CHELABHAI RAMJIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46064	FA/815/2017	20/04/2017	M/S. M.SAHAI AND ASSOCAITES PVT LTD.,	MR BHAGYODAYA MISHRA	DIC-NCC (JV),	NOTICE SERVED BY DS
46065	FA/816/2017	11/10/2017	PATEL RASIKBHAI CHANDULAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR AJAY R MEHTA
46066	FA/820/2017	02/05/2017	PATEL MAHENDRABHAI TALSHIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46067	FA/821/2017	10/03/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	VIRENKUMAR PRADHYUMANBHAI SONI,PRADHYUMANBHAI DAHYABHAI SONI,AZAZ ISMAILBHAI PATEL,MOHAMAD ASFAK MOHAMAD HANIF KAPADIYA	
46068	FA/824/2017	07/03/2017	SHARDABEN WD/O PARSHOTTAMBHAI CHATURBHAI PATEL,NATWARBHAI PARSHOTTAMBHAI PATEL,BANSIBHAI PARSHOTTAMBHAI PATEL,KIRITBHAI PARSHOTTAMBHAI PATEL,MAHESHBHAI PARSHOTTAMBHAI PATEL,RAMILABEN W/O FAKIRBHAI PATEL AND D/O PARSHOTTAMBHAI CHATURBHAI PATEL,KAILASHBEN W/O RAMANBHAI FULABHAI PATEL AND D/O PARSHOTTAMBHAI CHATURBHAI PATEL	A B PATEL	RANCHODBHAI AMBALAL PRAJAPATI,RANJANBEN W/O HARSHADBHAI CHATURBHAI PATEL,VASUDEV RAMESHBHAI PATEL,SUNITABEN RAMESHBHAI PATEL	
46069	FA/828/2017	30/08/2017	NIRMAL AMRUTBHI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	NITA NIMALBHAI PATEL,	NOTICE SERVED
46070	FA/830/2017	22/01/2018	JOTANGIYA SONALBEN MANOJBHAI,	MR VIRAL M PANDYA	RAMANI KARDIKBHAI JENTIBHAI,	MR. KARAN H VAKIL,JAGAT V PATEL
46071	FA/831/2017	29/08/2017	MAHENDRABHAI S/O JAYANTILAL MANILAL PATEL,	SAN ASSOCIATES LLP	HEIRS OF DECD. JAYANTILAL SUKHLAL SHETH,MAHENDRABHAI JAYANTILAL SHETH,DINABEN W/O. MAHENDRABHAI JAYANTILAL SHETH,INTERNATIONAL KNOWLEDGE PARK PVT LTD	,MR JAYRAJ CHAUHAN,MR JIGAR M PATEL,MS ANUJA S NANAVATI
46072	FA/833/2017	22/01/2018	JOTANGIYA MEHULBHAI MANOJBHAI @ FULABHAI,	MR VIRAL M PANDYA	RAMANI DIPTIBEN JENTIBHAI,	MR. KARAN H VAKIL,JAGAT V PATEL
46073	FA/834/2017	20/04/2017	MINOR ASTHA BIPINBHAI PATEL THROUGH HER GUARDIAN AND FATHER,	MR PARTHIV A BHATT	DINESHCHANDRA CHHAGANLAL PANDIT (DELETED),BHULABHAI RAYJIBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	DELETED,RULE SERVED,MR R G DWIVEDI
46074	FA/835/2017	22/02/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PARSI GHUSTAD PATEL,RUSHAD PARSI PATEL,ABDULBHAI HUSENBHAI LAKHA,DAUDBHAI IBRAHIMBHAI JADA,NEW INDIA ASSURANCE CO. LTD.,FIRDOS ROHINTAN PAVARI	
46075	FA/836/2017	22/02/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PARSI GHUSTAD PATEL,ABDULBHAI HUSENBHAI LAKHA,DAUDBHAI IBRAHIMBHAI JADA,NEW INDIA ASSURANCE CO. LTD.,FIRDOS ROHINTAN PAVARI	
46076	FA/841/2017	19/04/2018	JAYESHKUMAR CHANDULAL JOSHI,	MR TANMAY B KARIA	GEETABEN JAYESHKUMAR JOSHI,	MR ASHISH M DAGLI
46077	FA/845/2017	27/06/2018	GAIL (INDIA) LTD.,	MR VISHWAS K SHAH	SHRENO LTD.,HON'BLE SOLE ARBITRATOR	DS AFF.NOT FILED (R),MS ANUJA S NANAVATI

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46078	FA/849/2017	27/06/2018	GAIL (INDIA) LTD.,	MR VISHWAS K SHAH	ALEMBIC LTD.,HON'BLE SOLE ARBITRATOR	DS AFF.NOT FILED (R),MS ANUJA S NANAVATI
46079	FA/859/2017	09/03/2019	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GAJIBEN BHAYJIBHAI ZALA,BHALABHAI SOMABHAI CHAUHAN	MR.HIREN M MODI,MR VAIBHAV N SHETH
46080	FA/860/2017	10/03/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	BAVANJIBHAI ALIAS BADHABHAI DAYABHAI GHAUVA,JAYESHBHAI JILUBHAI VANK,VIVEKKUMAR K. SHAH	
46081	FA/864/2017	28/03/2017	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	ARVIND LAKHABHAI PANADIYA,MANSUKHBHAI LAKHABHAI	
46082	FA/870/2017	06/03/2017	HASAMBHAI ISHABHAI ISHANI,	MR TUSHAR L SHETH	OMKARSING BALVANTSING RAJPUT,BOMBAY BARODA ROADWAYS INDIA CO.,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,VINUBHAI KALABHAI SOLANKI,NEW INDIA INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI,MR TANMAY B KARIA
46083	FA/872/2017	11/04/2017	FADALABHAI NASARIYABHAI RATHWA,SANIBEN FADALABHAI RATHWA	MR.HIREN M MODI	IQBAL ABDULGANI JAMANU,SABIRABEN ABDULGANI JAMANU,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR YOGI K GADHIA
46084	FA/874/2017	11/09/2017	LAXMIBEN WD/O CHIMANBHAI PATEL,DIPAKBHAI CHIMANBHAI PATEL,PINTU CHIMANBHAI PATEL	APURVA K JANI	YOGENDRA MADHUBHAI PATEL,M/S. ANIL - ANIL GUPTA,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
46085	FA/878/2017	23/06/2017	UMESHBHAI JITENDRABHAI SHAH,	DHRUVIK K PATEL	NIRMALABEN BABULAL DEVDA,RAMESHBHAI SHANKARBHAI MALI,AHMEDABAD MUNICIPAL CORPORATION	RULE SERVED,MRS KALPANA K RAVAL,MR.D K.PUJ
46086	FA/882/2017	23/02/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HULLASBEN W/O BHAGVATSINH PARMAR,PRAKASHSINGH DITASINGH SISODIYA,ANKIT DINESHCHANDRA SHAH,GHANSHYAMSINH BHAGVATSINH PARMAR,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD	
46087	FA/886/2017	22/08/2017	KANBI RUPA VAJESIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46088	FA/887/2017	22/08/2017	PATEL RAVJI KARAMSI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46089	FA/888/2017	22/08/2017	PATEL RAMABHAI KANABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46090	FA/889/2017	22/08/2017	VAGHELA BALVANTSING ANOPSING,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	NOTICE SERVED BY DS
46091	FA/890/2017	22/08/2017	ADMINISTRATOR OF THAKOR BHIKHJI HARISANG ETC. 4,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46092	FA/891/2017	09/03/2017	HINDUSTAN DORR OLIVER LIMITED,	SINGHI & CO	GUJARAT STATE FERTILIZERS AND CHEMICALS LIMITED,	NANAVATI ASSOCIATES
46093	FA/896/2017	02/05/2017	L H OF DECD. PATEL PARSHOTTAMBHAI UGARDAS,PATEL DALSHIBEN PARSHOTTAMDAS,PATEL KANJIBHAI MANORDAS	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46094	FA/897/2017	02/05/2017	PATEL MANIBEN PRABHUDAS,PATEL DINESHBHAI PRABHUDAS,PATEL PREMILABEN PRABHUDAS	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS

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46095	FA/898/2017	02/05/2017	L H OF DECD. PATEL MANILAL HIRABHAI,PATEL JAYANTIBHAI MANILAL,PATEL MANJULABEN MANILAL	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
46096	FA/907/2017	01/03/2017	RAMA SARVESH SHARMA - PROPRIETOR OF S AND S PRINT O PACK,	MR RATHIN P RAVAL	DAWN CHEMICALS,	(MR MAULIK J SHELAT)
46097	FA/908/2017	12/10/2017	HITEN NAVINCHANDRA GOR,SUMRA RAMJANALI AAMAD	MR HARSHIL C DATTANI	VAGHJI KANJI RAJGOR,	NOTICE SERVED BY DS
46098	FA/909/2017	28/02/2017	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SONABEN KANTIBHAI PATEL - SINCE DECEASED THROUGH HEIRS,KANTIBHAI H/O. DECEASED SONABEN KANTIBHAI PATEL,GHANSHYAMBHAI KANTIBHAI	,DELETED
46099	FA/911/2017	01/03/2017	PRERAK GIRISHBHAI PANCHAL,	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
46100	FA/912/2017	27/03/2017	SUNILBHAI RAMANLAL PATEL THROUGH POA HOLDER SHAILESH BALUBHAI PATEL,SHAILESH BALUBHAI PATEL SELF AND POA OF SUNILBHAI RAMANLAL PATEL	MR NK MAJMUDAR	URMILABEN WD/O THAKORBHAI MOTIBHAI PATEL,DEEPIKABEN D/O THAKORBHAI MOTIBHAI PATEL	MR DN PANDYA
46101	FA/924/2017	07/03/2017	FUTURE GENERALLY INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	THAKOR KACHRAJI TALAJI,PATEL NILESHBHAI ALIAS NARENDRABHAI GANDABHAI	
46102	FA/925/2017	15/03/2017	POORNA D/O YASHVANTRAI HARILAL PATEL,	MR BM MANGUKIYA	MEHULKUMAR ISHWARBHAI VITNANI,	MS BELA A PRAJAPATI
46103	FA/926/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	PARAGJIBHAI BHAGWANBHAI KANJARIYA,RAMESHBHAI PRAGJIBHAI KANJARIYA,JAGDISHBHAI PRAGJIBHAI KANJARIYA,PRABHABEN PRAGJIBHAI KANJARIYA ALIAS PRABHABEN GAUTAMBHAI,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46104	FA/927/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LILABEN ALIAS SHARDABEN ISHWARBHAI PARMAR,JAYESHBHAI ISHWARBHAI PARMAR,NARENDRABHAI ISHWARBHAI PARMAR,NITABEN ISHWARBHAI PARMAR,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46105	FA/928/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	NAROTAMBHAI SHIVABHAI MAKWANA,BHUPATBHAI NAROTAMBHAI MAKWANA,MAHESHBHAI NAROTAMBHAI MAKWANA,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46106	FA/929/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RASIKBHAI NARSHIBHAI PARMAR,RAMNIKBHAI NARSHIBHAI PARMAR,NIMLABEN NARSHIBHAI PARMAR W/O BHAVESHBHAI PARMAR,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46107	FA/930/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RASIKBHAI NARSHIBHAI PARMAR,RAMNIKBHAI NARSHIBHAI PARMAR,NIMLABEN NARSHIBHAI PARMAR,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46108	FA/931/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	DHANIBEN GANGARAMBHAI SONAGARA,ARVINDBHAI GANGARAMBHAI SONAGARA,JAYESHBHAI GANGARAMBHAI SONAGARA,BHAVNABEN GANGARAMBHAI SONAGARA,JANAKBEN GANGARAMBHAI SONAGARA,KRISHNABEN GANGARAMBHAI SONAGARA W/O CHATURBHAI PARMAR,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46109	FA/932/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	CHATURBHAI DAYARAMBHAI PARMAR,HANSABEN DAYARAMBHAI PARMAR W/O BHARATBHAI LAKUM,BHAVNABEN DAYARAMBHAI PARMAR W/O VISHNUBHAI KHANDLA,PRABHABEN DAYARAMBHAI PARMAR W/O ATULBHAI LAKUM,JAYSHRIBEN DAYARAMBHAI PARMAR W/O JITENDRABHAI JADAV,PREMJIBHAI CHAGANBHAI RAGHODIYA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46110	FA/933/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	CHATURBHAI DAYARAMBHAI PARMAR,HANSABEN DAYARAMBHAI PARMAR W/O BHARATBHAI LAKUM,BHAVNABEN DAYARAMBHAI PARMAR,PRABHABEN DAYARAMBHAI PARMAR W/O ATULBHAI LAKUM,JAYSHRIBEN DAYARAMBHAI PARMAR W/O JITENDRABHAI JADAV,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46111	FA/934/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LABHUBEN DALPATBHAI KHANDLA,BHAILALBHAI DALPATBHAI KHANDLA,HIMATBHAI DALPATBHAI KHANDLA,GITABEN DALPATBHAI KHANDLA W/O HITESHBHAI DABHI,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46112	FA/935/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SUKHIBEN GANPATBHAI MAKWANA,DEVRAJBHAI GANPATBHAI MAKWANA,BHAVNABEN GANPATBHAI MAKWANA,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46113	FA/936/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	MANSUKHBHAI TALSHIBHAI MAKWANA,BHARATBHAI MANSUKHBHAI MAKWANA,JAGDISHBHAI MANSUKHBHAI MAKWANA,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46114	FA/937/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SAVITABEN DEVIJIBHAI LAKUM,RASIKBHAI DEVIJIBHAI LAKUM,KANCHANBEN DEVIJIBHAI LAKUM W/O PRAHLADBHAI PARMAR,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46115	FA/938/2017	01/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RAMSINGBHAI SONTHABHAI JEJARIYA,PREMJIBHAI CHAGANBHAI RAGHODIYA	
46116	FA/939/2017	24/11/2017	JAYPRAKASH BIHARILAL PREM,	MS RATNA VORA	BHANUMATI JAYPRAKASH PREM,	MR RITURAJ M MEENA
46117	FA/940/2017	24/11/2017	JAYPRAKASH BIHARILAL PREM,	MS RATNA VORA	BHANUMATI JAYPRAKASH PREM,	MR RITURAJ M MEENA
46118	FA/942/2017	07/03/2017	NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	RAMUBHAI CHHAGANBHAI TADVI,PRATAPBHAI GORDHANBHAI VASAVA,HAJI MUASA HAJI SULEMAN PAPERWALA,UNITED INDIA INSURANCE CO.,AIYUB SULEMAN MANSURI,RAJESH GHANSHYAM BRIYANI	
46119	FA/944/2017	28/08/2018	CHIMANBHAI BHIKHABHAI CHAUHAN,	HL PATEL ADVOCATES	AHMEDABAD MUNICIPAL CORPORATION,C.S.GOHIL,ORIENTAL INSURANCE COMPANY LTD	ADVOCATE NAME DELETED,RULE NOT RECD BACK,MR RATHIN P RAVAL,MR ANUJ K TRIVEDI
46120	FA/952/2017	06/04/2017	NEW INDIA INSURANCE COMPANY LTD,	MR YOGI K GADHIA	ASHOKBHAI RATILAL TANK,MANSUKH JASMAT SOLANKI,DIPAKBHAI RATILAL TANK,ISUBHAI GANIBHAI SUMARA	
46121	FA/953/2017	10/04/2017	NEW INDIA INSURANCE COMPANY LTD,	MR YOGI K GADHIA	DIPAKBHAI RATILAL TANK,MANSUKH JASMAT SOLANKI,ISUBHAI GANIBHAI SUMARA	
46122	FA/954/2017	29/06/2017	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHIRAG JAYRAM VAGHMODE,NISHANT JAYRAM VAGHMODE,LAXMANBHAI KISANCHAND RAMCHANDANI	,MR MOHSIN M HAKIM
46123	FA/955/2017	07/03/2017	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	HASMUKHBHAI RAVJIBHAI LATHIYA,BHARATBHAI ARJANBHAI SARVAIYA	
46124	FA/957/2017	06/03/2017	LALJI RAMJI MOKARIA,		ASHOK TRIKAMDAS SAJNANI,	
46125	FA/958/2017	12/06/2018	RAMBHAI GURBUXMAL ACHHRA,	MR MEHUL H RATHOD	MS. GUNJAN @ KAVITA RAM AACHHARA D/O. DAYALDASNI RAMCHANDANI,	MR NK MAJMUDAR
46126	FA/959/2017	12/06/2018	RAMBHAI GURBUXMAL ACHHRA,	MR MEHUL H RATHOD	MS. GUNJAN @ KAVITA RAM AACHHARA D/O. DAYALDASNI RAMCHANDANI,	MR NK MAJMUDAR
46127	FA/960/2017	29/01/2019	ASHOK KANTILAL,	MR KUNAL S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (IRRIGATION)	RULE SERVED
46128	FA/961/2017	29/01/2019	KANJIBHAI PARBATBHAI,	MR KUNAL S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER (IRRIGATION)	RULE SERVED

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46129	FA/966/2017	15/03/2017	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR NIKUNT K RAVAL	SANVARIBEN D/O JYOTIRAY WIFE OF CHUNILAL KOTHARI,AYUB HUSSAINBHAI CHAUHAN,JIJIKHA S/O KASAMKHA BALOCH - MAKRANI	
46130	FA/970/2017	08/03/2017	HAVMOR RESTAURANT AND ICE CREAM CO.,	MR PS GOGIA	THE REGIONAL DIRECTOR,	MR SHASHIKANT S GADE
46131	FA/972/2017	11/10/2017	THAKOR DHULAJI JENAJI,THAKOR BHAGVANSINH BALSINH,THAKOR NATHUSINH JENAJI - SINCE DECD. THROUGH HEIRS,THAKOR KESARBEN NATHUSINH,THAKOR NAVUJI NATHUSINH - SINCE DECD. THROUGH HEIRS,THAKOR KOKILABEN NAVUJI,THAKOR PINKALBEN NAVUJI,THAKOR KULDIP NAVUJI,THAKOR JAYDEEP NAVUJI,THAKOR BHARATSINH JASUJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR AJAY R MEHTA
46132	FA/973/2017	11/10/2017	THAKOR SARDARJI ABHUJI,THAKOR MAYURBA SARDARJI,THAKOR PRADHANJI SARDARJI,THAKOR CHAMPAKSINH SARDARJI,THAKOR VAGHUSINH SARDARJI,THAKOR BABARJI ABHUJI,THAKOR KALUJI KARSANJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR AJAY R MEHTA
46133	FA/974/2017	11/10/2017	THAKOR PARBATJI JEHAJI,THAKOR MANGUBEN PARBATJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR AJAY R MEHTA
46134	FA/977/2017	08/03/2017	L/H OF DECD. KARADAMJATI BAPU NAGABAVA,	MR PREMAL S RACHH	MANSI LABABHAI DHARANI GADHVI,BHAGIRATHSINH DILIPSINH JADEJA,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR NIKUNT K RAVAL
46135	FA/982/2017	03/11/2017	ALKABEN SHAILESHBHAI KUBAVAT,SHAILESHBHAI MACHRAMBHAI KUBAVAT	MR P P MAJMUDAR	SEEMABEN ALIAS SHITALBEN HITESHBHAI KUBAVAT,	MR HARSHAD J SHAH
46136	FA/983/2017	06/12/2017	KALYANBHAI GOVINDBHAI TANDEL,	MS TEJAL A VASHI	RAJNIKANT GELABHAI DESAI,MAHENDRABHAI GELABHAI DESAI	MR PATHIK M ACHARYA
46137	FA/990/2017	31/01/2018	ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA	HEIRS AND LEGAL REPRESENTATIVES OF DECD. DAHYABHAI CHAUHAN,BALUBEN DAHYABHAI CHAUHAN,JASHODABEN DAHYABHAI CHAUHAN,ANJANABEN DAHYABHAI CHAUHAN,RAJANIKANT DAHYABHAI CHAUHAN,HARSHBHAI YOGEHBHAI JANI,BINABEN YOGESHBHAI JANI	,NOTICE SERVED,MR. SUHAIL Z SAIYED
46138	FA/991/2017	20/06/2017	PATEL HASMUKHBHAI MAGANBHAI,PATEL GANPATBHAI MAGANBHAI,PATEL DASHRATHBHAI MAGANBHAI	HL PATEL ADVOCATES	SUKHDEVBHAI MAGANBHAI PATEL,KAPILABEN SUKHDEVBHAI PATEL,LALJIBHAI SUKHDEVBHAI PATEL,ANILBHAI SUKHDEVBHAI PATEL,PRAKASHBHAI SUKHDEVBHAI PATEL	JENIL M SHAH
46139	FA/992/2017	08/03/2017	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	DHARAMSINHBHAI RAMBHAI DESAI,AKBARBHAI RASULBHAI MANSURI,DEVANANDKUMAR PARSARAM SINDHI,VISHNUBHAI VASIBHAI DESAI,SAINEK BHARATBHAI PATEL	
46140	FA/999/2017	10/07/2018	RENUKA SUGAR LTD. THROUGH AUTHORISED SIGNATORY,	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	PUSHPA DEVI CHAUDHARY,DESHBHAKTA RATNAPPANNA KUMBHAR PANCHAGANGA SAHKARI SAKHARI KARKHANA LTD.,CHAIRMAN DESHBHAKTA RATNAPPANNA KUMBHAR PANCHAGANGA SAHAKARI SAKHARI KARKHANA LTD.,MANAGING DIRECTOR	MR KIRIT I PATEL,MS AMITA M SHAH,MR SP MAJMUDAR
46141	FA/1000/2017	02/05/2017	DECD. PATEL RAMJIBHAI KALIDAS THROUGH HEIRS,PATEL KANKUBEN RAMJIBHAI,PATEL JYOTSNABEN RAMJIBHAI,PATEL VIMLABEN RAMJIBHAI,PATEL NARESHKUMAR RAMJIBHAI,PATEL SUMITRABEN RAMJIBHAI,PATEL KAPILABEN RAMJIBHAI,PATEL SANJAYKUMAR RAMJIBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46142	FA/1001/2017	02/05/2017	PATEL CHELABHAI GOPALDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS

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46143	FA/1002/2017	02/05/2017	DECD. PATEL VRAJLAL KARSANDAS THROUGH HEIRS,PATEL SATISHBHAI VRAJLAL,PATEL KRISHNABEN VRAJLAL,PATEL JASHODABEN VRAJLAL,PATEL MANIBEN MANUBHAI VRAJLAL,PATEL ROHITBHAI MANUBHAI,PATEL PRAMODBHAI MANUBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46144	FA/1003/2017	02/05/2017	PATEL JADIBEN BABULAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46145	FA/1004/2017	02/05/2017	PATEL BABULAL RANCHHODBHAI,PATEL SOMABHAI RANCHHODBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46146	FA/1005/2017	10/03/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	LAKSHMANBHAI KARSHANBHAI PARMAR,MOHANBHAI KARSHANBHAI PARMAR	
46147	FA/1008/2017	09/03/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NIRMALBHAI ANKUBHAI BORICHA,BHANUBHAI JAYTABHAI BORICHA,JAYUBHAI BHANUBHAI MALA,NATIONAL INSURANCE COMPANY LTD.,BALUBHAI KATHADBHAI	
46148	FA/1016/2017	03/08/2017	RAMESHBHAI POPATBHAI LUNAGARIYA,	MR ASIT B JOSHI	MAYURBHAI AMITBHAI BASIDA,AMITBHAI SHAMJIBHAI BASIDA,MUKESHBHAI POPATBHAI LUNAGARIYA	NOTICE SERVED BY DS,MR PRAVIN GONDALIYA,DHARMESH D NANAVATY
46149	FA/1019/2017	20/03/2017	MOHIT SUSHILKUMAR BAJPAI,ANKITA MOHIT BAJPAI D/O S.K.DEWAN	MR RIDDHESH TRIVEDI	---,	
46150	FA/1020/2017	07/12/2017	CHIMANBHAI RAVJIBHAI TALSANIYA,	MR BHAVESH D HAJARE	PRAVINBHAI MOHANLAL PUJARA,	MR CHINTAN S POPAT
46151	FA/1022/2017	17/07/2018	RASHMIBEN D/O CHAGGANLAL MAKANJIBHAI PATEL,	MR ASPI M KAPADIA	CHAGGANLAL MAKANJIBHAI PATEL,CHIMANBHAI CHAGGANLAL PATEL,NANUBHAI CHAGGANLAL PATEL,SHANTIBEN D/O CHAGGANLAL MAKANJI,BANVATBHAI CHAGGANLAL PATEL,URMILABEN D/O CHAGGANLAL MAKANJI,HASMUKHBHAI CHHAGANLAL PATEL,MINABEN HASMUKHBHAI PATEL,VIHANG HASMUKHBHAI PATEL,JINAL HASMUKHBHAI PATEL	NOTICE NOT RECD BACK,RULE SERVED,MR VIMAL A PUROHIT,MR MANAN MAHETA,MR. ARCHIT P JANI,VEERAT S VASWANI
46152	FA/1023/2017	09/10/2017	SONI NILAMBEN CHIRAGKUMAR,	MR. AJAY B VAKIL	SONI CHIRAGKUMAR SHAILESHBHAI,	MS ROOPAL R PATEL
46153	FA/1024/2017	07/02/2019	CHAVDA VASUBEN ALIAS VASANTIBEN D/O TAKHATSANG POCHAJI AND W/O,	MR HITESH V PATEL	CHAVDA JASHIBEN POCHAJI WD/O TAKHATSANG POCHAJI,CHAVDA KANUBHAI TAKHATSANG,CHAVDA JITUBHAI TAKHATSANG,THAKOR GABHAJI GAGAJI,THAKOR LILABEN GABHAJI	,MR BHAVESH BABARIYA
46154	FA/1025/2017	08/06/2017	MICRA POLYMER, A PARTNERSHIP FIRM THROUGH ITS PARTNER,	MR NIRAV C THAKKAR	AXEL POLYMERS LIMITED,A.B.BODHANWALA, MANAGING DIRECTOR OF M/S AXEL POLYMERS LTD.,NIKHIL SHAH, DIRECTOR OF M/S AXEL POLYMERS LTD.	
46155	FA/1026/2017	14/03/2017	LANDMARK AUTOMOBILES PRIVATE LIMITED,	HARSH V GAJJAR	YASMINBEN HASHANBHAI SAMA,SUMAIYABEN HASHANBHAI SAMA,GULJAR HASHANBHAI SAMA,SHAHNAWAZ HASHANBHAI SAMA,SHANIYA HASHANBHAI SAMA,AMINABEN ISMAIL SAMA,ISMAIL HAJIBHAI SAMA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT)
46156	FA/1031/2017	06/08/2018	BHARATBHAI BHIKABHAI PATEL,	(MR PARESH M DARJI)	VISHNUBHAI RATNABHAI DESAI,CHARTERED SPIRIT PRIVATE LIMITED,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR AJAY R MEHTA
46157	FA/1036/2017	15/12/2017	MAMTABEN SUDARSHANLAL PUNJABI,	MALAV M MULANI	KAUSHIKKUMAR OMPRAKASH BABULAL PUNJABI,	MR SANDIP M PATEL

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46158	FA/1041/2017	05/05/2017	NATIONAL INSURANCE COMPANY LTD.,	MR GC MAZMUDAR	JASODABEN D/O SHANKARBHAI JASANGBHAI VAGHRI,PRAVINSINH KAKUBHAI ZALA,D.G.P AND I.G.P COMMANDANT,JAGDISHBHAI CHHANALAL GUJJAR	GOVERNMENT PLEADER,RULE SERVED,MR. YOGENDRA THAKORE
46159	FA/1054/2017	03/08/2017	RAMESHBHAI POPATBHAI LUNAGARIYA,	MR ASIT B JOSHI	AMITBHAI SHAMJIBHAI BASIDA,MUKESHBHAI POPATBHAI LUNAGARIYA	
46160	FA/1055/2017	03/08/2017	RAMESHBHAI POPATBHAI LUNAGARIYA,	MR ASIT B JOSHI	ATULBHAI SHAMJIBHAI BASIDA,AMITBHAI SHAMJIBHAI BASIDA,MUKESHBHAI POPATBHAI LUNAGARIYA	
46161	FA/1057/2017	21/03/2017	NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	SHAILENDRASINH ALIAS CHANDVIRSINH RAMBAHADURSINH RAJAVAT (THAKUR),TRANS CARGO INDIA,	
46162	FA/1061/2017	28/06/2019	PASCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	VIJAY J BARAD,	RULE UNSERVED
46163	FA/1062/2017	21/11/2017	VIKAS VAIDPRAKASH SOOD,	MR. MANASVI THAPAR	NITABEN W/O. VIKAS SOOD AND D/O. JASWANTLAL JETHANI,	BHARGAV KARIA & ASSO
46164	FA/1063/2017	23/03/2017	HETALBEN MULUBHAI BHIMBHA,	MR KIRTIDEV R DAVE	MANISHBHAI CHANDUBHAI BODA (RAVAL),PRAVINSINH BHAVUSINH GOHEL,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
46165	FA/1064/2017	01/05/2017	JIVABHAI RUPABHAI BHOI,	MR VAIBHAV N SHETH	RATANSINH PRATAPSINH CHARPOR,RAMESHKUMAR PUKHRAJBHAI PRAJAPATI,NATIONAL INSURANCE COMPANY LTD.	,MR PALAK H THAKKAR
46166	FA/1070/2017	26/11/2018	VISHAL SYNTHETICS INDUSTRIES, A PARTNERSHIP FIRM THROUGH ITS PARTNER,	MR GA KADRI,MR UMANG R VYAS	NIDHI CHEMICALS INDUSTRIES, A PROPRIETARY CONCERN THROUGH ITS PROPRIETOR,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION (GIDC) LTD,COMPETENT OFFICER AND REGIONAL MANAGER/DIVISIONAL MANAGER,	NOTICE SERVED BY DS,(MR MB GANDHI),MR JJ YAJNIK,MR CHINMAY M GANDHI
46167	FA/1073/2017	08/04/2017	BHIKHIBEN W/O RAMESHJI @ RAMANJI THAKARDA - LEGAL HEIR OF DECD. BHOGIBHAI,MINOR HARDIK RAMESHJI @ RAMANJI THAKARDA - LEGAL HEIR OF DECD. BHOGIBHAI,MINOR KUNDANBEN RAMESHJI @ RAMANJI THAKARDA - LEGAL HEIR OF DECD. BHOGIBHAI,NATHIBEN PUNJAJI THAKARDA - LEGAL HEIR OF DECD. BHOGIBHAI	MR MOHSIN M HAKIM	DILIPKUMAR GOVINDJI OD,ORIENTAL INSURANCE COMAPANY LIMITED	RULE NOT RECD BACK,MR MITESH L RANGRAS
46168	FA/1074/2017	08/04/2017	MAHAJI @ MAHESHJI SARDARJI THAKARDA,	MR MOHSIN M HAKIM	DILIPKUMAR GOVINDJI OD,ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,MR MITESH L RANGRAS
46169	FA/1075/2017	08/04/2017	SAJJANBEN W/O DIPAJI SARDARJI THAKARDA,	MR MOHSIN M HAKIM	DILIPKUMAR GOVINDJI OD,ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,MR MITESH L RANGRAS
46170	FA/1077/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	GAURIBEN MANSUKHBHAI PARMAR,PREMJIBHAI CHAGANBHAI RANGADIYA	
46171	FA/1078/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	MANSUKHBHAI TALSHIBHAI MAKWANA,PREMJIBHAI CHAGANBHAI RANGADIYA	
46172	FA/1079/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	NAROTAMBHAI SHIVABHAI MAKWANA,PREMJIBHAI CHAGANBHAI RANGADIYA	
46173	FA/1080/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LABHUBEN DALPATBHAI KHANDLA,PREMJIBHAI CHAGANBHAI RANGADIYA	
46174	FA/1081/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	PRAGJIBHAI BHAGWANBHAI KANZARIYA,PREMJIBHAI CHAGANBHAI RANGADIYA	
46175	FA/1082/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SAVITABEN DEVJIBHAI LAKUM,PREMJIBHAI CHAGANBHAI RANGADIYA	
46176	FA/1083/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SHARDABEN ALIAS LILABEN ISHVARBHAI PARMAR,PREMJIBHAI CHAGANBHAI RANGADIYA	
46177	FA/1084/2017	20/03/2017	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	MONGHIBEN MERABHAI PARMAR,PREMJIBHAI CHAGANBHAI RANGADIYA	

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46178	FA/1089/2017	22/08/2017	PATEL LAXMANBHAI RAYMAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46179	FA/1090/2017	22/08/2017	PATEL DALARAM SOMATA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46180	FA/1091/2017	22/08/2017	ADMINISTRATOR OF PATEL BHIKHA PUJA ALIAS PATEL BHANJI PURA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46181	FA/1093/2017	21/03/2017	DIVISIONAL CONTROLLER (NADIAD),	MR HARDIK C RAWAL	SAVITABEN NARSINHBHAI CHAUHAN,KALYANSINH NARSINHBHAI CHAUHAN,ASHOKBHAI NARSINHBHAI CHAUHAN,SAIYAD LIYAKATALI HUSSAINMIYA	
46182	FA/1096/2017	26/12/2017	SONALBEN D/O LALBHAI KESHAVDAS PATEL,	MR YOGESH G KANADE	KALPESHKUMAR KANTIBHAI PATEL,	MR.CHIRAG B UPADHYAY
46183	FA/1097/2017	26/09/2020	NATIONAL INSURANCE COMPANY LTD., JUNAGADH.,	MR VIBHUTI NANAVATI	KANTIBHAI GANDUBHAI VAGHELA,KALUBHAI MANIBHAI MARADIYA,ASHOKBHAI MANIBHAI MORADIYA	RULE SERVED
46184	FA/1103/2017	12/06/2017	SAMEER MAHENDRA CHHEDA,	MR SAVAN N PANDYA,MR JINESH H KAPADIA	CHAVAN ROMATBAI ALIMAMAD,	RUTIKA M SHETHWALA,PAULOMEE M MEHTA
46185	FA/1105/2017	24/03/2017	GUJARAT STATE FERTILIZER & CHEMICALS LTD,	NANAVATI ASSOCIATES	HINDUSTAN DORR OLIVER LTD., A COMPANY REGISTERED UNDER THE PROVISIONS,	
46186	FA/1112/2017	22/03/2017	SOUTHERN CONTAINER LESSING COMPANY,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	JALAVATIDEVI RAJITRAM YADAV,MINOR RICHADEVI RAJITRAM PADAV,MINOR RIYA RAJITRAM PADAV,MINOR RISA RAJITRAM PADAV,SHIVBACHCHAN MOHAN PADAV,SHIGARIDEVI SHIVBACHCHAN YADAD,UNITED INDIA INSURANCE COMPANY LIMITED.	
46187	FA/1113/2017	04/08/2017	DHANABHAI HARJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46188	FA/1114/2017	04/08/2017	LIMBABHAI HARJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46189	FA/1115/2017	04/08/2017	PREMJIBHAI PANCHABHAI,RANCHHODBHAI PANCHABHAI,GHUDABHAI PANCHABHAI,SAMJUBEN PANCHABHAI,REKHABEN PANCHABHAI,LABHUBEN PANCHABHAI,BHAKHUBEN PANCHBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46190	FA/1116/2017	04/08/2017	POCHABHAI BACHABHAI,GIDHABHAI BACHUBHAI,RALIYATBHAI BACHUBHAI,HARKHABHAI BACHUBHAI,MANSUKHBHAI BACHUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46191	FA/1117/2017	04/08/2017	POPATBHAI MOHANBHAI,TEJUBEN MOHANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46192	FA/1118/2017	04/08/2017	RUPABHAI BHAVANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46193	FA/1119/2017	04/08/2017	JILUBHAI GAGUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46194	FA/1120/2017	04/08/2017	HEIRS OF DECEASED VELJIBHAI KESHAVBHAI,PRAVINBHAI VELJIBHAI,OOJIBEN VELJIBHAI,VINUBHAI VELJIBHAI,BHARTIBEN VELJIBHAI,BHUPATBHAI KESHAVBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46195	FA/1121/2017	04/08/2017	POPATBHAI OGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46196	FA/1122/2017	04/08/2017	KHIMABHAI OGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46197	FA/1123/2017	04/08/2017	PANCHABHAI OGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46198	FA/1124/2017	04/08/2017	THAKARSHIBHAI OGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46199	FA/1125/2017	04/08/2017	NARANBHAI KALYANBHAI,BHURABHAI KALYANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46200	FA/1126/2017	04/08/2017	DHANJIBHAI RUPABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46201	FA/1127/2017	04/08/2017	KANTIBHAI RAJABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46202	FA/1128/2017	04/08/2017	ZINABHAI RAJABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46203	FA/1129/2017	04/08/2017	SHAMJIBHAI SAVAJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46204	FA/1130/2017	04/08/2017	SAMATBHAI BHAGWANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46205	FA/1131/2017	04/08/2017	RUPABHAI BHAGWANBHAI,LADHUBEN GABHABHAI,JAMKUBEN GABHABHAI,POPATBHAI MOHANBHAI,TEJUBHAI MOHANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46206	FA/1132/2017	04/08/2017	DINESHBHAI DAYALBHAI,BIJALBHAI DAYALBHAI,VALLABHBHAI DAYALBHAI,NANIBEN DAYALBHAI,LAXMANBHAI VALJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46207	FA/1133/2017	04/08/2017	NITESHBHAI VALLABHBHAI,DEVSHUNVARBEN VALJIBHAI,HANSABEN BABUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46208	FA/1134/2017	04/08/2017	LALJIBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46209	FA/1135/2017	04/08/2017	LALUBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46210	FA/1136/2017	04/08/2017	BHAYABHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46211	FA/1137/2017	04/08/2017	VITTHALBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46212	FA/1138/2017	04/08/2017	ODHABHAI RAMJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46213	FA/1139/2017	04/08/2017	BHAGVANBHAI JADAVBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46214	FA/1140/2017	04/08/2017	RAGHAVBHAI BACHUBHAI,DINESHBHAI BACHUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46215	FA/1141/2017	04/08/2017	PARSHOTTAM JASMATBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46216	FA/1142/2017	04/08/2017	JIVRAJBHAI HARIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46217	FA/1143/2017	04/08/2017	SHANTIBHAI KHODABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46218	FA/1144/2017	04/08/2017	DAYALBHAI KESHAVBHAI,DULABHAI KESHAV,HIRABHAI KESHAV,JIVIBEN WF/O KESHAVBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46219	FA/1145/2017	04/08/2017	RAMESHBHAI HARIBHAI,ASHOKBHAI HARIBHAI,SHAILESHBHAI HARIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46220	FA/1146/2017	04/08/2017	THAKARSHIBHAI BHIKHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46221	FA/1147/2017	04/08/2017	JAMNABEN HARIBHAI,RAMESHBHAI HARIBHAI,ASHOKBHAI HARIBHAI,SHAILESHBHAI HARIBHAI,SANGITABEN HARIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46222	FA/1148/2017	04/08/2017	MAKODBHAI GOPALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46223	FA/1149/2017	04/08/2017	MAKODBHAI UKABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46224	FA/1150/2017	04/08/2017	HIMMATBHAI UKABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46225	FA/1151/2017	04/08/2017	DAHYABHAI AMBABHAI,KANUBHAI AMBABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46226	FA/1152/2017	04/08/2017	NANJIBHAI VIRABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46227	FA/1153/2017	04/08/2017	BALUBEN VELJIBHAI,RAMESHBHAI VELJIBHAI,HIMMATBHAI VELJIBHAI,REKHABEN VELJIBHAI,NANIBEN VELJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46228	FA/1154/2017	04/08/2017	GUSABHAI NARSHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46229	FA/1155/2017	04/08/2017	MEPABHAI NARSHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46230	FA/1156/2017	04/08/2017	THAKARSHIBHAI LALLUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46231	FA/1157/2017	04/08/2017	KANJIBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46232	FA/1158/2017	04/08/2017	RAMJIBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46233	FA/1159/2017	04/08/2017	BAHADURSING JORSANG,LEGAL HEIRS OF BHAGWATSANG JORSNG,KHAMABA BHAWATSANG,KETANSINH BHAGWATSANG,NILESHSING BHAGWATSANG,MANHARBA BVHAGWATSANG,LEGAL HEIRS OF MAYUBHA JORSANG,VISALBA MAYUBHA,BALDEVSINH MAYUBHA,RAJESHWARI MAYUBHA,ASMITABA MAYUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46234	FA/1160/2017	04/08/2017	KHIMJIBHAI KURJIBHAI,VALJIBHAI KURJIBHAI,BABUBHAI KURJIBHAI,JIVRAJBHAI KURJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46235	FA/1161/2017	04/08/2017	PARSHOTTAMBHAI SAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46236	FA/1162/2017	04/08/2017	GYANBA ARVINDSINH OWN AND GUARDIAN OF MINOR,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46237	FA/1163/2017	04/08/2017	HAJUBHAI OGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46238	FA/1164/2017	04/08/2017	PARSHOTTAMBHAI SAVAJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46239	FA/1165/2017	04/08/2017	ZINABHAI RAJABHAI,KANTIBHAI RAJABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46240	FA/1166/2017	04/08/2017	LEGAL HERIS OF DECD, DHARMSHIBHAI TALSHIBHAI,LABHUBEN WD/O DHARMSHIBHAI,KAILASHBEN DHARMSHIBHAI,SUMITABEN DHARMSHIBHAI,RUPESHBHAI DHARMSHIBHAI,JALPABEN DHARMSHIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46241	FA/1167/2017	04/08/2017	BABUBHAI TALSHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46242	FA/1168/2017	04/08/2017	HARIBHAI TEJABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46243	FA/1169/2017	04/08/2017	VALLABHBHAI TALSHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46244	FA/1170/2017	04/08/2017	GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARTIBEN DILIPSINH OWN AND GUARDIAN OF DHARMENDRASINH AND SHITALBA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46245	FA/1171/2017	04/08/2017	BALBHADRASINH LAGADHIRSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46246	FA/1172/2017	04/08/2017	BHAGUBHA UMEDSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46247	FA/1173/2017	04/08/2017	ARVINDBHAI MOHANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46248	FA/1174/2017	04/08/2017	MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46249	FA/1175/2017	04/08/2017	JIVABHAI NONDHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46250	FA/1176/2017	04/08/2017	KHATUBEN RAVJIBHAI,OOJIBEN MOHANBHAI,PANCHIBEN ANANDBHAI,TEJUBEN JITHARBHAI,JETHA SAVJI P.O.A. OF VIJUBEN POPATBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46251	FA/1177/2017	04/08/2017	CHITHARBHAI BHAGATBHAI,DHAMABHAI BHAGATBHAI,KANTIBHAI BHAGATBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46252	FA/1178/2017	04/08/2017	THAKARSHIBHAI BHIKHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46253	FA/1179/2017	04/08/2017	SAVJIBHAI KALYANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46254	FA/1180/2017	04/08/2017	VITTHALBHAI NAGAJIBHAI,CHHAGANBHAI NAGAJIBHAI,DULABHAI NAGAJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46255	FA/1181/2017	04/08/2017	GOHIL PRATAPSINH VANUBHA,GOHIL PRAVINSINH DHIRUBHA,GOHIL JAYDEVSINH DHIRUBHA,BHARATIBHA DILIPSINH SELF AND AS GUARDIAN OF	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46256	FA/1182/2017	04/08/2017	BABUBHAI JADAVBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46257	FA/1183/2017	04/08/2017	TALSIBHAI JADAVBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46258	FA/1184/2017	04/08/2017	JIVRAJBHAI NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46259	FA/1185/2017	04/08/2017	DEVRAJBHAI NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46260	FA/1186/2017	04/08/2017	JASAMATBHAI GOVINDBHAI,	MS ARCHANA U AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	RULE NOT RECD BACK
46261	FA/1187/2017	04/08/2017	DECEASED PURSHOTTAM RAMJI,HIRABHAI PURSHOTTAMBHAI,BABUBHAI PURSHOTTAMBHAI,PRAVINBHAI PURSHOTTAMBHAI,VALIBEN PURSHOTTAMBHAI,CHAMPABEN PURSHOTTAMBHAI,VIJUBEN PURSHOTTAMBHAI,GODAVARIBEN WD/O. PURSHOTTAMBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46262	FA/1188/2017	04/08/2017	VALLABHBHAI HARJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46263	FA/1189/2017	04/08/2017	BHUPATBHAI NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46264	FA/1190/2017	04/08/2017	POPATBHAI KUBERBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46265	FA/1191/2017	04/08/2017	KESHAVBHAI KUBERBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46266	FA/1192/2017	04/08/2017	OTIBEN BHOLABHAI,ARJANBHAI BHOLABHAI,HARJIBHAI BHOLABHAI,DHARMSHIBHAI BHOLABHAI,VIRUBEN BHOLABHAI,MOHANBHAI DEVAJIBHAI,NARANBHAI DEVAJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46267	FA/1193/2017	04/08/2017	MAKODBHAI GOPALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46268	FA/1194/2017	04/08/2017	JIVIBEN LIMBABHAI,HARESHBHAI LIMBABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,LABHUBEN LIMBABHAI,SUNITABEN LIMBABHAI,VARSHABEN LIMBABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46269	FA/1195/2017	04/08/2017	BHIMJIBHAI LAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46270	FA/1196/2017	04/08/2017	JADAVBHAI LAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46271	FA/1197/2017	04/08/2017	KARAMSHIBHAI DHANJI,MADHUBEN DHANJI,MANUBEN DHANJI,MINOR GAUTAM BABU'S GUARDIAN KARAMSHI DHANJI,SAVITABEN DHANJI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46272	FA/1198/2017	04/08/2017	PREMJIBHAI NANJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46273	FA/1199/2017	04/08/2017	GHUGHJIBHAI HARIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46274	FA/1200/2017	04/08/2017	TALSIBHAI HARIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46275	FA/1201/2017	04/08/2017	PARAKRAMSINH MAVSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46276	FA/1202/2017	04/08/2017	PRUTHAVISINH NIRUBHA,INDRABA NIRUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46277	FA/1203/2017	04/08/2017	HARDEVSINH JETHUBHA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46278	FA/1204/2017	04/08/2017	NARENDRASINH HARDEVSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46279	FA/1205/2017	04/08/2017	RANJITSINH RATANSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46280	FA/1206/2017	04/08/2017	VALLABHABHAI NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46281	FA/1207/2017	04/08/2017	CHHAGANBHAI NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46282	FA/1208/2017	04/08/2017	DEVRAJBHAI NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46283	FA/1209/2017	04/08/2017	GHELABHAI NARASHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46284	FA/1210/2017	04/08/2017	RANABHAI NARASHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46285	FA/1211/2017	04/08/2017	MAKODBHAI UKKADBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46286	FA/1212/2017	04/08/2017	HIMMATBHAI UKKADBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46287	FA/1213/2017	04/08/2017	LALLUBHAI JIVRAJBHAI,TAULSI JIVRAJ,KHIMJI JIVRAJ	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46288	FA/1214/2017	04/08/2017	DEVRAJBHAI MULJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46289	FA/1215/2017	04/08/2017	KASHIBEN DULABHAI,BHUPATBHAI DULABHAI,NITINBHAI DULABHAI,SAVITABEN DULABHAI,VASANTBEN DULABHAI,VIMLABEN DULABHAI,REKHABEN DULABHAI,GITABEN DULABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46290	FA/1216/2017	04/08/2017	VALJIBHAI MULJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46291	FA/1217/2017	04/08/2017	NILESHBHAI SAVAILAL SARVAIYA,KAMALKUMAR KANAIYALAL SARVAIYA,JITENDRABHAI TALAKCHAND SARVAIYA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46292	FA/1218/2017	04/08/2017	JADAVBHAI CHHAGANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46293	FA/1219/2017	04/08/2017	BAHADURSINH DANSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46294	FA/1220/2017	04/08/2017	BALBHADRASINH LAGDHIRSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46295	FA/1221/2017	04/08/2017	HARDEVSINH LAGDHIRSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46296	FA/1222/2017	04/08/2017	DINESHSINH LAGDHIRSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46297	FA/1223/2017	04/08/2017	PRATAPSINH VANUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARATIBA DILIPSINH,MINOR SHITALBA DILIPSINH,MINOR DHARMENDRASINH DILIPSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46298	FA/1224/2017	04/08/2017	BHAGHUBHA UMEDSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46299	FA/1225/2017	04/08/2017	DECEASED SANGRAMBHAI BHURABHAI,SENTA MAGHABHAI VAGHABHAI,SENTA KHIMA NARSHIBHAI,SENTA MITHABHAI JERAMBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46300	FA/1226/2017	04/08/2017	JIVRAJBHAI VALJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46301	FA/1227/2017	04/08/2017	VALLABHBHAI VALJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46302	FA/1228/2017	04/08/2017	MANJIBHAI LAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46303	FA/1229/2017	04/08/2017	TALSIBHAI LAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46304	FA/1230/2017	04/08/2017	MANAGER OF THAKORJI MANDIR RAGHURAMBHAI DURLABHBHAI,KALIDASBHAI DURLABHBHAI,PARSOTTAMBHAI DURLABHBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46305	FA/1231/2017	04/08/2017	MANAGER OF THAKORJI MANDIR MANSUKHBHAI MAYATAMBHAI,RAMDASBHAI MAYARAMBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46306	FA/1232/2017	04/08/2017	PRAVINBHAI KURJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46307	FA/1233/2017	04/08/2017	MANJIBHA KURJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46308	FA/1234/2017	04/08/2017	SHANTIBHAI KURJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46309	FA/1235/2017	04/08/2017	DHULIBEN BHIKHABHAI,BABUBHAI BHIKHABHAI,SURESHBHAI BHIKHABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46310	FA/1236/2017	04/08/2017	PANKAJBHAI VALLABHBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46311	FA/1237/2017	04/08/2017	SHAILESHBHAI VALLABHBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46312	FA/1238/2017	04/08/2017	JAYANTIBHAI BACHUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46313	FA/1239/2017	04/08/2017	LAXMANBHAI VITTHALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46314	FA/1240/2017	04/08/2017	GHANSHYAMBHAI VITTALBHAI,		SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46315	FA/1241/2017	04/08/2017	RAVJIBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46316	FA/1242/2017	04/08/2017	PARSOTTAMBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46317	FA/1243/2017	04/08/2017	CHHAGANBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46318	FA/1244/2017	04/08/2017	TALASHIBHAI BACHUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46319	FA/1245/2017	04/08/2017	MEGHAJIBHAI HARJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46320	FA/1246/2017	04/08/2017	PREMJJIBHAI HARJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46321	FA/1247/2017	04/08/2017	MANJIBHAI VITTHALBHAI,BHAGWANBHAI VITTHALBHAI,LALUBHAI VITTHALBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46322	FA/1248/2017	04/08/2017	LEGAL HEIRS OF DECEASED RAVAJIBHAI SUKHABHAI,DEVRAJBHAI RAVAJIBHAI,DHAVALBEN RAVAJIBHAI,LEGAL HEIRS OF DECEASED CHHAGANBHAI RAVAJIBHAI,JASUBEN CHHAGANBHAI,MINOR HARESHBHAI CHHAGANBHAI,PARESHBHAI CHHAGANBHAI,NAYANABEN CHHAGANBHAI THROUGH GUARDIAN JASUBEN	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46323	FA/1249/2017	04/08/2017	UKABHAI SUKHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46324	FA/1250/2017	04/08/2017	MOHANBHAIBHAI DAYABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46325	FA/1251/2017	04/08/2017	MULRAJSINH KHENGARSINH,HARDEVSINH DASHRATHSINH,DASHRATHSINH KHENGARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46326	FA/1252/2017	04/08/2017	BHIMABHAI UKABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46327	FA/1253/2017	04/08/2017	LADUBEN BHAYABHAI,NARANBHAIBHAI BHAYABHAI,LABHUBHAI BHAYABHAI,HANSABEN BHAYABHAI,GITABEN BHAYABHAI,BABUBHAI BHAYABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46328	FA/1254/2017	04/08/2017	NAGAJIBHAI KHODABHAI,KHIMAJIBHAIBHAI KHODABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46329	FA/1255/2017	04/08/2017	ANANDSANG POPATBHA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46330	FA/1256/2017	04/08/2017	SHANTUBHA JETHUBHA,JASUBHA JETHUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46331	FA/1257/2017	04/08/2017	JIVUBHA UDESANGBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46332	FA/1258/2017	04/08/2017	BHAVANBHAI PANCHABHAI,KAMUBEN PANCHABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46333	FA/1259/2017	04/08/2017	NARANBHAIBHAI DEVAJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46334	FA/1260/2017	04/08/2017	GAFULBHAI RUDABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46335	FA/1261/2017	04/08/2017	VALABHAI BABUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46336	FA/1262/2017	04/08/2017	GYANBA ARVINDSINH OWN AND GUARDIAN OF MINOR,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46337	FA/1263/2017	04/08/2017	UKABHAI DOSALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46338	FA/1264/2017	04/08/2017	PARSOTTAMBHAI SAVAJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46339	FA/1265/2017	04/08/2017	KHIMJIBHAI KURJIBHAI,VALJIBHAI KURJIBHAI,BABUBHAI KURJIBHAI,JIVRAJBHAI KURJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46340	FA/1266/2017	04/08/2017	MANOJBHAI DHANAJIBHAI,KAILASBEN DHANAJIBHAI,DAKSHABEN DHANAJIBHAI,VILASBEN DHANAJIBHAI,JITENDRABHAI DHANAJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46341	FA/1267/2017	04/08/2017	DAHYABHAI BABUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46342	FA/1268/2017	04/08/2017	OTIBEN BHOLABHAI,ARJANBHAI BHOLABHAI,HARJIBHAI BHOLABHAI,DHARAMSHIBHAI BHOLABHAI,VIRUBEN BHOLABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46343	FA/1269/2017	04/08/2017	FAFABHAI TAPUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46344	FA/1270/2017	04/08/2017	VELAJIBHAI BHIMABHAI,ARVINDBHAI BHIMABHAI,LAKHUBEN BHIMABHAI,BHARATIBEN BHIMABHAI,JAGRUTIBEN BHIMABHAI,ASHABEN BHIMABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46345	FA/1271/2017	04/08/2017	KUSALBA JAVANSANG,KALIESHBHAI JAVANSANG,SONALBA JAVANSANG,DEVISANG JAVANSANG P/O DHARMENDRA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46346	FA/1272/2017	04/08/2017	GUNVANTBA KUSALSANG,GAYANBA KUSALSANG,NIRUBHA KUSALSANG,KIRITSANG KUSALSANG,SAHDEVSANG KUSALSANG,NIRMLABA KUSALSANG	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46347	FA/1273/2017	04/08/2017	MAKUBA DANSANG,DHARAMBA DANSANG	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46348	FA/1274/2017	04/08/2017	GOVINDBHAI KARSANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46349	FA/1275/2017	04/08/2017	KARMSHIBHAI DAHYABHAI,KARSANBHAI DAHYABHAI,VALLABHBHAI JERAMBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46350	FA/1276/2017	04/08/2017	ANANDBA SHATUBHA,MAHIPATSINH SHATUBHA,ASHOKSINH SHATUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46351	FA/1277/2017	04/08/2017	RAMJUBHA RAMSANGBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46352	FA/1278/2017	04/08/2017	CHHANUBHA RAMSANGBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46353	FA/1279/2017	04/08/2017	MANGALSANG RAMSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46354	FA/1280/2017	04/08/2017	BHURUBHAI GABHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46355	FA/1281/2017	04/08/2017	GORDHANBHAI BHIMABHAI,VALLABHBHAI JERAMBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46356	FA/1282/2017	04/08/2017	BALVANTSINH JAMSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46357	FA/1283/2017	04/08/2017	PRAVINSINH JAMSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46358	FA/1284/2017	04/08/2017	JAYABA NATUBHA - HEIR OF DECD. NATUBHA JAMSANG,JUVANSINH NATUBHA HEIR OF DECEASED NATUBHA JAMSANG.,PURNABA WD/O. JUVANSINH NATUBHAI,MINOR MAHAVIRSINH JUVANSINH,MINOR VISHVARAJSINH JUVANSINH,SUKHDEVSINH NATUBHA,ANANDBA NATUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46359	FA/1285/2017	04/08/2017	DEVISINH RATUBHA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46360	FA/1286/2017	04/08/2017	BABUBHAI KURJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46361	FA/1287/2017	04/08/2017	POPATBHAI VASHRAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46362	FA/1288/2017	04/08/2017	DECEASED MANJIBHAI MEGHABHAI,NARSIBHAI MANJIBHAI,BABUBHAI MEGHABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46363	FA/1289/2017	04/08/2017	VALLABHBHAI RAGHAVBHAI,JAYANTIBHAI BACHUBHAI,HIMATBHAI BACHUBHAI,GHANSYAMBHAI BACHUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46364	FA/1290/2017	04/08/2017	GILABHAI MULJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46365	FA/1291/2017	04/08/2017	LABHUBHAI NANJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46366	FA/1292/2017	04/08/2017	ANIRUDDHASINH PRABHATSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46367	FA/1293/2017	04/08/2017	MAHENDRASINH NATWARSINH,MULRAJSINH NATWARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46368	FA/1294/2017	04/08/2017	PARSOTTAMBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46369	FA/1295/2017	04/08/2017	MAGANBHAI BACHUBHAI CHOPDA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46370	FA/1296/2017	04/08/2017	JIVABHAI NONDHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46371	FA/1297/2017	04/08/2017	CHITHARBHAI BHAGATBHAI,DHAMABHAI BHAGATBHAI,KANTIBHAI BHAGATBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46372	FA/1298/2017	04/08/2017	VALLABHBHAI AMBABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46373	FA/1299/2017	04/08/2017	GANESHBHAI LALLUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46374	FA/1300/2017	04/08/2017	MAGANBHAI LALLUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46375	FA/1301/2017	04/08/2017	RAMUBEN BHAGVANBHAI,SHANTI BHAGVANBHAI,NARESH BHAGVANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46376	FA/1302/2017	04/08/2017	HARJIBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46377	FA/1303/2017	04/08/2017	GILABHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46378	FA/1304/2017	04/08/2017	HARIBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46379	FA/1305/2017	04/08/2017	PARSOTTAMBHAI SAVAJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46380	FA/1306/2017	04/08/2017	KHIMJIBHAI KURJIBHAI,VALJIBHAI KURJIBHAI,BABUBHAI KURJIBHAI,JIVRAJBHAI KURJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46381	FA/1307/2017	04/08/2017	MULRAJSINH KHENGARSINH,HARDEVSINH KHENGARSINH,DASHRATHSINH KHENGARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46382	FA/1308/2017	04/08/2017	MANOJBHAI DHANJIBHAI,JITENDRABHAI DHANJIBHAI,KAILASBEN DHANJIBHAI,DAKSHABEN DHANJIBHAI,VILASBEN DHANJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46383	FA/1309/2017	04/08/2017	MADHABHAI DEVJIBHAI,PANCHABHAI DEVJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46384	FA/1310/2017	04/08/2017	RAGHURAMBHAI DURLABHBHAI - MANAGER OF THAKORJI MANDIR,KALIDASBHAI DURLABHBHAI - MANAGER OF THAKORJI MANDIR,PARSOTTAMBHAI DURLABHBHAI - MANAGER OF THAKORJI MANDIR	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46385	FA/1311/2017	04/08/2017	MANSUKHRAM MAYARAM - MANAGER OF THAKORJI MANDIR,RAMDAS MAYARAM - MANAGER THAKORJI MANDIR	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46386	FA/1312/2017	04/08/2017	SURESHSINH GAMBHIRSINH,ASHOKSINH GAMBHIRSINH,SUJANSINH GAMBHIRSINH,NAYUBA GAMBHIRSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46387	FA/1313/2017	04/08/2017	PRADIPSINH DILUBHA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46388	FA/1314/2017	04/08/2017	BHIMDEVSINH DILUBHA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46389	FA/1315/2017	04/08/2017	DULABHAI NAGJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46390	FA/1316/2017	04/08/2017	CHHAGANBHAI NAGJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46391	FA/1317/2017	04/08/2017	DHARAMSHIBHAI VITTHALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46392	FA/1318/2017	04/08/2017	GHANHSHYAMBHAI BACHUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46393	FA/1319/2017	04/08/2017	KURJIBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46394	FA/1320/2017	04/08/2017	BACHUBHAI VITTHALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46395	FA/1321/2017	04/08/2017	MAHENDRASINH NATWARSINH,MULRAJSINH NATWARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46396	FA/1322/2017	04/08/2017	DEVRAJBHAI LAVJIBHAI,KALUBHAI LAVJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46397	FA/1323/2017	04/08/2017	RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46398	FA/1324/2017	04/08/2017	PRAVINSINH PRABHATSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46399	FA/1325/2017	04/08/2017	ANIRUDDHSINH PRABHATSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46400	FA/1326/2017	04/08/2017	KIRITSINH DANSINH,BAHADURSINH DANSINH,GYANBA ARVINDSINH,MINOR JYOTSNABEN ARVINDSINH,MINOR BALUBA ARVINDSINH,MINOR SHRADDHABA ARVINDSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46401	FA/1327/2017	04/08/2017	BHIKHABHAI KANJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46402	FA/1328/2017	04/08/2017	VALLABHABHAI HARJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46403	FA/1329/2017	04/08/2017	MAVJIBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46404	FA/1330/2017	04/08/2017	VITHHALBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46405	FA/1331/2017	04/08/2017	BABAUBHAI PARSHOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46406	FA/1332/2017	04/08/2017	BHAVANSANGBHAI GEMALBHAI,DEVSANGBHAI GEMALBHAI,LAXMIBEN GEMALBHAI,RAMUBEN GEMALBHAI,MADHUBEN GEMALBHAI,VIRSANGBHAI GEMALBHAI,BACHUBHAI BHAVANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46407	FA/1333/2017	04/08/2017	BHOPABHAI DUDABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46408	FA/1334/2017	04/08/2017	BAJUBEN MAVSANGBHAI,NAVALSANGBHAI MAVSANGBHAI,RAMESHBHAI MAVSANGBHAI,AJITBHAI MAVSANGBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46409	FA/1335/2017	04/08/2017	HIRABHAI PURSHOTTAM,BABUBHAI PUSHOTTAM,PRAVINBHAI PURSHOTTAM,GODAVARIBHAI WD/O PURSHOTTAMBHAI,VALIBEN PURSHOTTAM,CHAMPABEN PURSHOTTAM,VIJUBEN PURSHOTTAM	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46410	FA/1336/2017	04/08/2017	VITTHALBHAI LALLUBHAI,BHAGVANBHAI LLAUBHAI,GANESHBHAI LALLUBHAI,MANJIBHAI LLAUBHAI,MAGANBHAI LALLUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46411	FA/1337/2017	04/08/2017	BHAGVANBHAI LALLUBHAI,TALSIBHAI LALLUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46412	FA/1338/2017	04/08/2017	RANJITSINH RATANSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46413	FA/1339/2017	04/08/2017	MAHENDRASINH NATVARSINH,MULRAJSINH NATVARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46414	FA/1340/2017	04/08/2017	MULRAJSINH NATVARSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46415	FA/1341/2017	04/08/2017	PRADIPSINH JITUBHA,TARABA WD/O JITUBHA,UMABA JTUBHA,JAYSHRIBA JITUBHA,REKHABA JITUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46416	FA/1342/2017	04/08/2017	BAHADURSINH JORSANG,HEIRS OF BHAGAVATSANG JORSANG,KHAMABA BHAGAVANTSANG,KETANSINH BHAGAVATSINH,NILESHSINH BHAGAVATSINH,MANAHARBA BHAGAVATSINH,HEIRS OF MAYUBA JORSANG,VILASBA MAYUBHA,BALWANTSINH MAYUBHA,RAJESHWARIBA MAYUBHA,ASMITABA MAYUBHA	,MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46417	FA/1343/2017	04/08/2017	MULRAJSINH KHENGARSINH,DASHARATHSINH KHENGARSINH,HARDEVSINH KHENGARSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46418	FA/1344/2017	04/08/2017	PRATAPSING VAJUBHA,PRAVINSINH DHIRUBHA,JAYDEVSINH DHIRUBHA,BHARATIBA DILIPSINH,SHITALBA DILIPSINH,PRAVINSINH DHIRUBHA POWER OF ATTORNEY HOLDER OF DHARMENDRASINH DILIPSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46419	FA/1345/2017	04/08/2017	BHAGUBHA UMEDSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46420	FA/1346/2017	04/08/2017	KIRITSINH DANSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46421	FA/1347/2017	04/08/2017	DINESHSINH LAGHADHIRBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46422	FA/1348/2017	04/08/2017	HARDEVSINH LAGHADHIRBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46423	FA/1349/2017	04/08/2017	MANJIBHAI LALLUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46424	FA/1350/2017	04/08/2017	VITTHALBHAI LALLUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46425	FA/1351/2017	04/08/2017	BHIMJIBHAI LAVJIBHAI,JADAVBHAI LAVJIBHAI,JIVIBEN LIMBABHAI,LABHUBEN LIMBHABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBHABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46426	FA/1352/2017	04/08/2017	JIVENBEN LIMBABHAI -,LABHUBEN LIMBABHAI,GITABEN LIMBABHAI,HANSABEN LIMBABHAI,VARSHABEN LIMBABHAI,HARESHBHAI LIMBABHAI,SUMITABEN LIMBABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46427	FA/1353/2017	04/08/2017	PREMJIBHAI KALYANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46428	FA/1354/2017	04/08/2017	BABUBHAI PARSOTTAMBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46429	FA/1355/2017	04/08/2017	MAVJIBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46430	FA/1356/2017	04/08/2017	CHHELSHANKAR BATAKLAL,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46431	FA/1357/2017	04/08/2017	TALASHIBHAI BACHUBHAI,MAGANBHAI BACHUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46432	FA/1358/2017	04/08/2017	RAVALJIBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46433	FA/1359/2017	04/08/2017	CHHAGANBHAI GOVINDBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46434	FA/1360/2017	04/08/2017	JAGATSINH CHANDUBHA,RAJENDRASINH CHANDUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46435	FA/1361/2017	04/08/2017	PRABHATBA RATUBHA,PRAVINSINH RATUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46436	FA/1362/2017	04/08/2017	CHHANUBHA RAMSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46437	FA/1363/2017	04/08/2017	SHANTUB HA JETHUBHA,JASHUBHA JETHUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46438	FA/1364/2017	04/08/2017	JIVUBHA UDESUNG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46439	FA/1365/2017	04/08/2017	AEBHABHAI RAMJIBHAI,ANJUBEN RAMJIBHAI,RATUBEN RAMJIBHAI,JOMABEN RAMJIBHAI,MINABEN RAMJIBHAI,LADUBEN RAMJIBHAI,PURIBEN RAMJIBHAI,KANTABEN RAMJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46440	FA/1366/2017	04/08/2017	KIRTISANG NANBHA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46441	FA/1367/2017	04/08/2017	UKABHAI SUKHBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46442	FA/1368/2017	04/08/2017	DEVRAJBHAI RAVJIBHAI,ARJANBHAI RAVAJIBHAI,DAVALBEN RAVAJIBHAI,HARESHBHAI CHHAGANBHAI,JASHUBEN CHHAGANBHAI OWN AND GUARDIAN OF MINOR PARESHBHAI NAYANA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46443	FA/1369/2017	04/08/2017	GOPABHAI SHIBABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46444	FA/1370/2017	04/08/2017	PARSHOTTAMBHAI TEJABHAI,JADAVBHAI TEJABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46445	FA/1371/2017	04/08/2017	BALABHAI RUDABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46446	FA/1372/2017	04/08/2017	GAFFULBHAI RUDABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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46447	FA/1373/2017	04/08/2017	JAGDISHBHAI KALUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46448	FA/1374/2017	04/08/2017	BALUBEN VELJIBHAI,RAMESHBHAI VELAJIBHAI,HIMMATBHAI VELAJIBHAI,REKHABEN VELAJIBHAI,NANIBEN VELAJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46449	FA/1375/2017	04/08/2017	GUSABHAI NARASHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46450	FA/1376/2017	04/08/2017	MEPABHAI NARASHIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46451	FA/1377/2017	04/08/2017	PARSOTTAMBHAI JASMATBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46452	FA/1378/2017	04/08/2017	PRAVINSINH PRABHATSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46453	FA/1379/2017	04/08/2017	ANIRUDDHASINH PRABHATSINH,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46454	FA/1380/2017	04/08/2017	RANJIT RATANSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46455	FA/1381/2017	04/08/2017	LAVJIBHAI JASHMATBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46456	FA/1382/2017	04/08/2017	TALSIBHAI ARAJANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46457	FA/1383/2017	04/08/2017	PARSOTTAMBHAI SAVAJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46458	FA/1384/2017	04/08/2017	TAKHTABA KARANSINH,JITUBHAI KARANSANG-DECD.,TARABA JITUBHA,PRADIPSINH JITUBHA,KARUNABA JITUBHA,JAYASHRIBA JITUBHA,REKHABA JITUBHA,SUKHDEVSINH KARANSINH,PRUTHVIRAJSINH NIRAMALSINH,RAJENDRASINH AJITSINH,BHIMDEVSINH AJITSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46459	FA/1385/2017	04/08/2017	NIRMALSINH AJUBHA,KISHORESINH AJUBHA,RAJENDRASINH AJUBHA,PRADHYUMANSINH AJUBHA,INDRABA AJUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
46460	FA/1386/2017	22/03/2017	GHANSHYAMBHAI ANANDJIBHAI TANNA,	MR.HIREN M MODI	PRADIPBHAI MADHUBHAI DOBARIA,ORIENTAL INSRUANCE COMPANY LTD	
46461	FA/1418/2017	21/01/2019	NITINBHAI KANAIYALAL PANDYA,	MR. SABIR B SAIYYAD	GOVINDBHAI VITTHALBHAI VASAVA (DRIVER),THE PRESIDENT,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR JAPAN V DAVE,MR TANMAY B KARIA

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46462	FA/1424/2017	12/09/2017	ASHWINBHAI JAYANTILAL RASANIYA,	VIRAL K VASHI	UDAVAT MAHENDRASINH VISUSINH,RANJITBHAI JAYANTILAL RASANIYA,DHANRAJ MOHAMMED,NATIONAL INSURANCE COMPANY LTD.,ORIENTAL INSURANCE COMPANY LTD	RULE UNSERVED,MS KJ BRAHMBHATT,MR NAGESH C SOOD,MS VARSHA BRAHMBHATT,MR RITURAJ M MEENA,POOJA H BHARDWAJ
46463	FA/1431/2017	11/08/2017	KALARIA KANCHANBEN W/O. KIRITBHAI,	MR AMAR D MITHANI	.,	
46464	FA/1432/2017	11/12/2019	SHREE RENUKA SUGAR LIMITED THROUGH AUTHORISED SIGNATORY SANGRAM VASANT MAGDUM,	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	MAHENDRA KUMAR CHAUDHARY - PROPRIETOR OF RATH ENTERPRISES,DESHBHAKTA RATNAPANNA KUMBHAR PANCHGANGA SAHKARI SAKHAR KARKHANA LTD,CHAIRMAN - DESHBHAKTA RATNAPANNA KUMBHAR PANCHGANGA SAHKARI SAKHAR KARKHANA LTD,MANAGING DIRECTOR - DESHBHAKTA RATNAPANNA KUMBHAR PNACHGANGA SAHKARI SAKHAR KARKHANA LTD	MR KIRIT I PATEL,MS AMITA M SHAH,MR SP MAJMUDAR
46465	FA/1436/2017	25/04/2017	ANANG AJAYBHAI SHETH,	MR VIMAL A PUROHIT	ANILBHAI NAROTTAMDAS DALAL,	
46466	FA/1438/2017	10/07/2018	MODIPON FIBRES COMPANY,DR. MAHENDRA KUMAR MODI	MR. MN MARFATIA	GUJARAT STATE FERTILIZERS AND CHEMICALS LIMITED,	NANAVATI ASSOCIATES
46467	FA/1446/2017	06/08/2019	PRAJAPATI HIRABHAI MAGANBHAI,PRAJAPATI BABUBHAI MAGANBHAI,PRAJAPATI MANGALBHAI PARSHOTTAMBHAI	MS ANUJA S NANAVATI	YOGESHBHAI CHANDRAKANTBHAI BHAVSAR,MANOJBHAI RAVJIBHAI PATEL,RAMJIBHAI LAXMANJI,RAMESHJIBHAI LAXMANJI,SITABEN WD/O LAXMANJI SAVAJI,PUNJIBEN D/O SAVAJI REVAJI,AMARATBHAI KANABHAI BHARWAD,KISHORBHAI SOLANKI,MINAXIBEN D/O AMBARAMBHAI MAKWANA AND W/O AJITBHAI MOHANLAL,RAJESHRIBEN DAHYABHAI MAKWANA	DS AFF.NOT FILED (N),MR JAYANT P BHATT,DHARMESH D NANAVATY,MR ASIT B JOSHI,MR. AKASH R PATEL
46468	FA/1447/2017	12/07/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SHAKTISINH GHANSHYAMSINH SARVAIYA,ABDULMAJIDBHAI GANIBHAI SORATHIYA,GULAMABBAS MAHMADALI RAJANI,HITENDRASINH GHANUBHA SARVAIYA,SHIVRAJSINH JAGDISHSINH SARVAIYA,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,MR UMANG R VYAS,MR TANMAY B KARIA
46469	FA/1459/2017	02/05/2017	PATEL MANILAL AMBARAMDAS SINCE DECD. THROUGH HEIRS,PATEL SAVITABEN MANILAL,PATEL CHETNA MANILAL,PATEL GIRISHBHAI MANILAL,PATEL NITABEN MANILAL,PATEL RAKESHBHAI MANILAL,PATEL PRAHLADBHAI AMBARAMDAS,PATEL SURESHBHAI AMBARAMDAS	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46470	FA/1460/2017	02/05/2017	PATEL GANESHBHAI BABALDAS,PATEL JAYANTIBHAI BABALDAS,PATEL DASHRATHBHAI BABALDAS,PATEL BABUBHAI BABALDAS	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46471	FA/1461/2017	02/05/2017	PATEL NARESHKUMAR REVABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46472	FA/1462/2017	02/05/2017	PATEL MAHENDRAKUMAR NARSINHBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46473	FA/1463/2017	02/05/2017	PATEL KHEMABHAI TRIBHOVANDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
46474	FA/1466/2017	19/07/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RAHIMSHA ALISH SHAHMDAR,JARINABEN RAHIMSHA SHAHMDAR,FARIDNSHA RAHIMSHA SHAHMDAR THROUGH HIS GUARDIAN RESP. NO. 1.1,JAMIRSHA RAHIMSHA SHAHMDAR THROUGH HIS GUARDIAN RESP. NO. 1.1,AAMADBHAI KASAMBHAI KOLIYA	,RULE SERVED,MRS. R.H. PATHAN,MR.AMIT R JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46475	FA/1467/2017	11/04/2017	MAHAVIRSINH MAHENDRASINH BEHRA HEIR OF DECD. MAHENDRASINH M BEHRA,MANGLABEN MAHENDRASINH BEHRA HEIR OF DECD. MAHENDRASINH M BEHRA,SEEMABEN MAHENDRASINH BEHRA - HEIR OF DECD. MAHENDRASINH MADHAVSINH BEHRA,SAMIRSINH MAHENDRASINH BEHRA - HEIR OF DECD. MAHENDRASINH M BEHRA	MR.HIREN M MODI	ARVIND MANISHANKAR PANDYA,UNITED INDIA INSURANCE CO. LTD.,IQBAL SULMANBHAI PIPERWADIA,RAJMOTI ROAD MOVERS,NEW INDIA INSURANCE CO LTD.	,MR RATHIN P RAVAL,MR TANMAY B KARIA
46476	FA/1472/2017	09/03/2019	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANIBEN DAYSINH ZALA,MUKESHKUMAR DAYSINH ZALA,ISHVARSINH DAYSINH ZALA,JESANGBHAI KALUSINH ZALA,LALIBABEN JESANGBHAI ZALA,BHALABHAI SOMABHAI CHAUHAN	UNSERVED EXPIRED (R),MR.HIREN M MODI,MR VAIBHAV N SHETH
46477	FA/1474/2017	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	JAGDISHJI BABUJI THAKOR,ASHOKBHAI SHANKARJI THAKOR,LAXMIBEN BHARATBHAI SHENMA,AMTHABHAI KALABHAI SHENMA,SHAKRIBEN AMTHABHAI SHENMA	(MR PARESH M DARJI),VIRAL K VASHI
46478	FA/1475/2017	24/04/2017	BHAVNABEN PANKAJBHAI LIMBACHIYA,PINALBEN MIHIRBHAI SHARMA	MR PUNAM G GADHVI,(MR VIVEK N MAPARA)	MAFATBHAI DAYABHAI VARAND,JAYESHBHAI MAFATBHAI VARAND,PRAFULBHAI MAFATBHAI VARAND,KAILASHBEN ALIAS KALAVATI JAYANTIBHAI LIMBACHIYA,CHATRASINH UDAISINH PARMAR,RAJESHBHAI RAMESHBHAI PARMAR LR OF DECD. RAMESH UDAISINH PARMAR,UMESHBHAI ARVIND PATEL (DUMAR),JAYBHAI HIMATBHAI PATEL,JAISUKHBHAI MANSUKHBHAI SANGANI,RASIKBHAI MOHANBHAI PATEL,NIMUBEN D/O MANJI DEVSI DUMAR,KANTABEN RAMJI KORAT,ROHITBHAI RASIKBHAI SAVALIYA,SAILESHBHAI RASIKBHAI SAVALIYA,REKHABEN BHAGVANBHAI DUMAR,CHANDUBHAI SOMABHAI VARAND,RAMBHAI SOMBHAI VARAND,GORDHANBHAI SOMBHAI VARAND,VADILAL SOMBHAI VARAND	,MR TRILOK J PATEL
46479	FA/1487/2017	29/03/2017	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	NITENDRASINGH BACHUSINGH MANDLOI,AIYAZKHAN TAJMAHAMAD,LEGAL HEIRS OF DECEASED UMESHBHAI GODUSINH DAVAR,GODUSINH GAMBHIRSINH DAVAR,RAYDABAI GODUSINH DAVAR	
46480	FA/1489/2017	14/11/2017	ANKITABEN MANILAL PARMAR,MINOR JINAL MANILAL ALIAS MANISHBHAI UKABHAI PARMAR,MINOR ANSHUL MANILAL ALIAS MANISH UKABHAI PARMAR,MINOR AARAV MANILAL ALIAS MANISH UKABHAI PARMAR,UKABHAI SUNDARBHAI PARMAR,PARMABEN UKABHAI PARMAR	MR GC MAZMUDAR,VISHWESHWAR P PUJARA	SATISH KRUSHNA JADAV,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	RULE UNSERVED,MR NILESH A PANDYA
46481	FA/1495/2017	30/11/2017	BHARTIBA, D/O. GAMBHIRSINH KHODUBHA GOHIL,	MR ASHISH M DAGLI	BHAYPALSINH JUVANSINH SARVAIYA,	MR UMANG R VYAS
46482	FA/1498/2017	15/06/2017	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL RAVJIBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
46483	FA/1499/2017	15/06/2017	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL CHANCHALBEN BABABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
46484	FA/1500/2017	15/06/2017	GENERAL MANAGER,	MR AJAY R MEHTA	PATEL BHULABHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI
46485	FA/1505/2017	11/07/2018	MOHMMAD SHAKIL MOHMMAD NAZIR SIDDIQUI,IQBAL JAHA W/O MOHMMAD SHAKIL SIDDIQI	MR CHINTAN S POPAT	NEW INDIA ASSURANCE CO. LTD.,ALIMOHMMAD HUSHEN MALANG,KASAMBHAI HUSHENBHAI GHANCHI	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (R),MR TANMAY B KARIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46486	FA/1506/2017	19/04/2017	MAHESH ADAWANI,RITU ADAWANI	MR SP MAJMUDAR	SARASVATIBEN THAKKAR,	MR DHAVAL D VYAS
46487	FA/1517/2017	21/07/2017	SHAH ASHOKKUMAR SHANTILAL,	MR. ZALAK B PIPALIA	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MR RITURAJ M MEENA
46488	FA/1520/2017	08/01/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PUNAMBHAI ISHWARBHAI,KISHORKUMAR NANJIBHAI PRAJAPATI,DEVENDRA BABULAL GANDHI,BHAVIN DEVENDRA GANDHI,PURNIMABEN DEVENDRA GANDHI	,RULE SERVED,MR NILESH M SHAH
46489	FA/1527/2017	23/06/2017	LEGAL HEIRS OF JAYABEN D/O KHUSHALDAS MANSUKHBHAI NAYAK AND WD/O GORDHANBHAI,RAMANBHAI S/O GORDHANBHAI RANCHHHODBHAI NAYAK,RANJANBEN D/O GORDHANBHAI RANCHHODBHAI NAYAK,CHANDRIKABEN D/O GORDHANBHAI RANCHHODBHAI NAYAK,KAPILABEN D/O GORDHANBHAI RANCHHODBHAI NAYAK,RAJENDRABHAI ALIAS PRAKASHBHAI S/O GORDHANBHAI RANCHHODBHAI NAYAK,NATVARBHAI S/O GORDHANBHAI RANCHHODBHAI NAYAK,GORDHANBHAI S/O RANCHHODBHAI NAYAK	MR JIGAR G GADHAVI	NAYAK YOGESHBHAI NAVNITLAL,	MR JINESH H KAPADIA
46490	FA/1532/2017	19/04/2017	DIWAN BHIMABHAI GANAVA,SUNIBEN BHIKHABHAI GANAVA,MINOR SAKINA BHIKHABHAI GANAVA,SISKABHAI NURABHAI GANAVA,RUMALIBEN SISKABHAI GANAVA - DIED (DEATH CERTIFICATE IS ATTACHED)	MR.HIREN M MODI	NITIN AATMARAM PANCHAL,GOPAL BHAGIRATH VARMA,ORIENTAL INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)
46491	FA/1533/2017	19/04/2017	DIWAN BHIMABHAI GANAVA,SUNIBEN BHIKHABHAI GANAVA,MINOR SAKINA BHIKHABHAI GANAVA,SISKABHAI NURABHAI GANAVA,RUMALIBEN SISKABHAI GANAVA (DIED AFTER AWARD)	MR.HIREN M MODI	NITIN AATMARAM PANCHAL,GOPAL BHAGIRATH VARMA,ORIENTAL INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)
46492	FA/1534/2017	19/04/2017	DIWAN BHIMABHAI GANAVA,SUNIBEN BHIKHABHAI GANAVA,MINOR SAKINA BHIKHABHAI GANAVA,SISKABHAI NURABHAI GANAVA,RUMALIBEN SISKABHAI GANAVA (DIED AFTER AWARD)	MR.HIREN M MODI	NITIN AATMARAM PANCHAL,GOPAL BHAGIRATH VARMA,ORIENTAL INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)
46493	FA/1536/2017	19/09/2017	PATEL ALKABEN WD/O. VIJAYKUMAR AMRUTLAL,PATEL AMRUTLAL ISHWARDAS,PATEL KRISHNABEN AMRUTLAL	MR JM BAROT	UNIQUE TRAVEL SERVICE THRO. PROPRIETOR,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR RATHIN P RAVAL
46494	FA/1548/2017	11/04/2017	NITESHBHAI RUVAJIBHAI GAMIT,	MR.HIREN M MODI	NIMBABHAI RAMCHANDRA JAWLE,VANDANABEN RAJUBHAI PATIL,BAJAJ ALLIANZE GENERAL INSURANCE CO. LTD.,VIRSINH NANJIBHAI GAMIT,PARIMAL NARENDRA CHAUDHARY,BAJAJ ALLIANZE GENERAL INSURANCE CO LTD.	,MR VIBHUTI NANAVATI
46495	FA/1552/2017	03/08/2018	NATIONAL INSURANCE COMPANY LTD.,	MR SUNIL B PARIKH	KAMAL KHEMCHAND NARWANI,LEGAL HEIRS AND LEGAL REPRESENTATIVES OF DECEASED SUNITABEN KHEMCHAND NARWANI	NOTICE SERVED BY DS,MS JK HINGORANI
46496	FA/1560/2017	27/06/2018	JANAKBEN WD/O MITESHSINH PRUTHVISINH VAGHELA,LILABA PRUTHVISINH VAGHELA,CHIRAGSINH ALIAS INDRAJITSINH MITESHSINH VAGHELA	MR.HIREN M MODI	KODARBHAI GALBABHAI SAGAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,VAGHELA RAMSINH BHIKHUSINH,NATIONAL INSURANCE COMPANY LTD.	MR NILESH A PANDYA,MR R.K.MANSURI,MR PALAK H THAKKAR,HCLS COMMITTEE,ZAKIRHUSE N M BELIM
46497	FA/1566/2017	08/08/2017	ATUL LIMITED,	NANAVATI ASSOCIATES	NAVDEEP ENVIRO AND TECHNICAL SERVICE PVT. LTD.,AMAL LIMITED	NOTICE SERVED BY DS,MS MINOO A SHAH
46498	FA/1567/2017	11/04/2018	ALKABEN KOHYABHAI PRABHASHBHAI VAGHELA'S DAUGHTER,	MR PS PATEL	AJITKUMAR PRABHATSINGH PARMAR,	HCLS COMMITTEE,MR M D RAHEVAR
46499	FA/1573/2017	24/07/2017	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	ARIF SULEMAN SUMRA,RAHIM SULEMAN SUMRA,LUMBHABHAI ARJANBHAI GOHEL,JASUBEN LUMBHABHAI GOHEL,JOMUBEN LUMBHABHAI GOHEL (DELETED)	DELETED,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46500	FA/1576/2017	20/06/2017	PANKAJBHAI NAROTAMDAS RAITHATHA,	MR HARNISH V DARJI	DIVYENBHAI VASANTRAI RAITHATHA,	NOTICE SERVED BY DS,HARSH V GAJJAR
46501	FA/1578/2017	11/04/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., RAJKOT,	MR VIBHUTI NANAVATI	BHARATBHAI JILUBHAI LALU,HANSABEN PARSOTAMBHAI SOLANKI,SHIVRAJ PARSOTAMBHAI SOLANKI,MINOR MANOJ PARSOTAMBHAI SOLANKI BEING MINOR THROUGH RESP. NO. 2,MINOR ARTIBEN PARSOTAMBHAI SOLANKI BEING MINOR THROUGH RESP. NO. 2,MINOR LALABHAI PARSOTAMBHAI SOLANKI BEING MINOR THROUGH RESP. NO. 2	
46502	FA/1580/2017	11/04/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., RAJKOT,	MR VIBHUTI NANAVATI	IQBALBHAI IBRAHIMBHAI LINGADIYA,PAVANKUMAR SOHANLAL SHARMA,ORIENTAL INSRUANCE COMPANY LTD,JYOTIBA JAYDIPSINH VAGHELA,HEMATSINH MANSINH VAGHELA,SHOBHANABA HEMATSINH VAGHELA	
46503	FA/1596/2017	05/05/2017	BEENABEN WD/O SUBHASH CHANDRA SINGH,UTPAL CHANDRA SUBHASH CHANDRA SINGH,MINOR VIBHU CHANDRA SUBHASH CHANDRA SINGH,SHANTIDEVI D/O RAJENDRA PRASAD SINGH	MR.HIREN M MODI	MANAJI KHETA BAVA,DEVDAN KHETA BAVA,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,MR AJAY R MEHTA
46504	FA/1597/2017	08/10/2018	SUSHILABEN PRABHASHANKAR DHRUV,ARUN PRABHAKAR DHRUV,PANKAJ PRABHAKAR DHRUV,KAPIL RATILAL DHRUV - DIED DURING PENDENCY OF SUIT THRU HEIRS AND LEGAL REPRESENTATIVES,NAYANABEN KAPIL DHRUV THRU POA DEEPAK RATILAL DHRUV,HETAL PUNIT GARKHEL THRU POA DEEPAK RATILAL DHRUV,JESICA SUNEET BHUTTA THRU POA DEEPAK RATILAL DHRUV,DEEPAK RATILAL DHRUV - PERSONALLY AS WELL AS POA OF NO.4.1 TO 4.3	MR VIRAL K SALOT	COLLECTOR, AHMEDABAD,	RULE SERVED
46505	FA/1598/2017	31/07/2018	RAJALBEN RAMESHBHAI VAJA,	MR. KULDEEP D VAIDYA	VIKRAM RATILAL BUDHELIYA,	MS ROMA I FIDELIS
46506	FA/1600/2017	15/11/2017	NAYNABEN RAJESHBHAI PATEL,	MRS. PRITI J JOSHI,PRERAK P OZA	MADHUBHAI JAYRAMBHAI BHAGVAGAR,	MS. KRUTI M SHAH
46507	FA/1637/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	GHANSHYAMSINH GAMBHIRSINH GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46508	FA/1638/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	DILUBHA TEMUBHA GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46509	FA/1639/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MAHIPATSINH JIVUBHA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46510	FA/1642/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	HARPALSINH MOHANSINH GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46511	FA/1643/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	KIRITSINH LABHUBHA PARASW,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46512	FA/1644/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	RAMDEVSINH TEMUBHA GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46513	FA/1645/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	GAJENDRASINH JIVUBHAI GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46514	FA/1647/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MADHABHAI AMBABHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46515	FA/1648/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	RAMABHAI RANCHODBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46516	FA/1649/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MAHENDRASINH JILUBHA GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED
46517	FA/1650/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	LALABHAI SHAMBUBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46518	FA/1652/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MANUBHA KANUBHA GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46519	FA/1653/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	VIPULBHAI PARSHOTTAMBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED
46520	FA/1656/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	BACHUBHAI VALABHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46521	FA/1660/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	NIRUBHA KANUBHA GOHIL,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46522	FA/1663/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	BHARATBHAI DEVJIBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46523	FA/1664/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	DEVRAJBHAI GOVINDBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE NOT RECD BACK,RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46524	FA/1665/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	DUNGARSIBHAI THAKARSIBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46525	FA/1668/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	HASMUKHBHAI VASHRAMBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46526	FA/1670/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	BHIKHABHAI LALLUBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46527	FA/1674/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	GOPALBHAI DEVJIBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46528	FA/1676/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	DHANJIBHAI SAVJIBHAI HIRPARA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46529	FA/1677/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	ISHWARBHAI MULJIBHAI PALADIYA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED
46530	FA/1678/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	RAMJIBHAI AMBABHAI HIRPARA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46531	FA/1679/2017	28/02/2019	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	SAVJIBHAI AMBABHAI HIRPARA,DISTRICT COLLECTOR,DY. COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
46532	FA/1681/2017	28/09/2017	RASIKBHAI NANIYABHAI CHAUDHARY,SHOBHNABEN RASIKBHAI CHAUDHARY	MR.HIREN M MODI	BHAVESHBHAI VITTHALBHAI BHANDARI,RAMANBHAI RAMBHAI BHANDARI,ORIENTAL INSURANCE CO. LTD.	MS. NIYATI K JUTHANI,URJA B DAVE
46533	FA/1682/2017	21/09/2017	JIGNASHA W/O MAHESHBHAI CHAUHAN AND D/O KAMLESHBHAI NARSINH CHAVDA,	MR NV GANDHI	MAHESH NATVARLAL CHAUHAN,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI
46534	FA/1683/2017	09/01/2018	ANILABEN DIPAKBHAI PATEL,	HCLS COMMITTEE,MR PV PATADIYA	DIPAKBHAI RATILAL PATEL,	MR PRADEEP PATEL
46535	FA/1685/2017	26/04/2017	MEENABEN WD/O DECD. SHANABHAI VECHATBHAI PATEL,MINOR TAKHATBHAI SHANABHAI PATEL,MINOR PRAVINBHAI SHANABHAI PATEL THRU GUARDIAN MEENABEN SHANABHAI PATEL,MINOR ASHWINBHAI SHANABHAI PATEL THRU GUARDIAN MEENABEN SHANABHAI PATEL,VECHATBHAI RUPABHAI PATEL	MR MOHSIN M HAKIM	JAGDIPKUMAR SATISHKUMAR CHAVLA,RINKU ANANDKUMAR SHARMA,TATA AIG GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI,MR DHRUV K DAVE
46536	FA/1687/2017	23/11/2017	SHASHIKANTBHAI ASHABHAI PATEL,	MR NK MAJMUDAR	JAGDISHBHAI AMBALAL PATEL,	NOTICE SERVED BY DS
46537	FA/1691/2017	07/09/2018	KHAIRUNISA WD/O HUSEN IBRAHIM MULLA,MEMUDA FARUQ BHOL D/O DECEASED HUSEN MULLA,HAJRA FARUQ SAMOL D/O DECEASED HUSEN MULLA,IRFAN HUSEN MULLA,MOHHAMED HANIF HUSEN MULLA	MR VA MANSURI	ABDULRAHIM GULAMMOHHAMED CHARKHA,ILYAS SULEMAN HAJI,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED
46538	FA/1693/2017	07/11/2017	DIVYESHBHAI KHIMJIBHAI SONDARVA,	MS BHAVIKA H KOTECHA	HARSHIDABEN VALJIBHAI JADAV,	MR MAULIN G PANDYA
46539	FA/1696/2017	01/05/2017	BHARAT M. RAWAL,	MR MANAV A MEHTA	UMESH RATILAL SHAH,RATILAL JETHALAL HUF,SHANTABEN JAYANTIBHAI SHAH,MANUBHAI KANIYALAL SHAH,VIRENDRA KANIYALAL SHAH,JITENDRA KANIYALAL SHAH,LABSHANKAR BHAGWANDAS RAVAL,LEGAL HEIRS OF JAYRAMDAS CHUHADMAL MEGRAJANI,MAHESH JAYRAMDAS MEGRAJANI,MANOJ JAYRAMDAS MEGRAJANI,LAJWANTIBEN JAYRAMDAS MEGRAJANI	,(MR MB GANDHI),MR CHINMAY M GANDHI,MR ANKIT SHAH
46540	FA/1698/2017	10/11/2017	KUMAR NARESHBHAI SHAH,	MR VIMAL A PUROHIT	PURVIBEN KUMARBHAI SHAH,	MR MANAV A MEHTA

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46541	FA/1706/2017	04/05/2017	PATEL PRAKASHKUMAR ATMARAMDAS,	MR RAJESH K SHAH,YASHODHARA M PANDYA	HETALBEN D/O DASHRATHBHAI NARANBHAI PATEL,	I N KHATRI,BINNI B DESAI
46542	FA/1711/2017	04/05/2017	DIPESHBHAI YOGESHBHAI BATHIA,	MR PY DIVYESHVAR	EKTA DIPESHBHAI BATHIA,	ANUJ H DAVE
46543	FA/1720/2017	20/12/2017	GUJARAT INDUSTRIAL COOPERATIVE BANK LTD (UNDER LIQUIDATION),	MR JB DASTOOR	HEMLATABEN NAVINBHAI THAKKAR,NAVINBHAI PRABHURAM THAKKAR,GIRISHBHAI PRABHURAM THAKKAR,RAMESHBHAI DEVRAM THAKKAR,RAJESHBHAI RAVJIBHAI,GITABEN RAJESHBHAI,POPATBHAI SHAMBHUBHAI,KAILASHBEN MADHUBHAI,N. A. VYAS	RULE SERVED,RULE UNSERVED,MR BHAVESH D HAJARE
46544	FA/1721/2017	04/09/2019	CHANDUJI MANGAJI THAKOR,JESANGJI MANGAJI THAKOR,SURSANGJI MANGAJI THAKOR,BHAGWANJI MANGAJI THAKOR,RAMSANGJI MANGAJI THAKOR,CHANCHIBEN WD/O AMRUTJI MANGAJI THAKOR,TALAJI AMRUTJI THAKOR,dahiben jesangji maganji thakor,champaben jesangji maganji thakor,amratben sursangji thakor,nareshji sursangji thakor,joshnaben sursanji thakor,vimalaben sursanji thakor	,MR NK MAJMUDAR	VASANTBHAI HARIBHAI GAJERA,	
46545	FA/1725/2017	10/08/2017	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	SHANTABEN MANCHHAGIRI GOSWAMI,JASHVANTSINH PARBATSINH MAKWANA,HITESHBHAI AMBALAL BAROT,BHARATKUMAR KAILASHGIRI GOSWAMI	RULE SERVED,RULE UNSERVED,(MR PARESH M DARJI)
46546	FA/1729/2017	13/07/2017	ORIENTAL INSRUANCE COMPANY LTD,	MS KARUNA V RAHEVAR	CHANDUJI BIJOLJI THAKOR (BHUNESHA),TARABEN CHANDUJI THAKOR (BHUNESHA),MANGILAL S/O MIYARAM CHAUDHARI	RULE UNSERVED,MR.HIREN M MODI
46547	FA/1735/2017	13/06/2017	JITENDRAKUMAR POPATLAL GOHEL,	(MR RM PARMAR),HCLS COMMITTEE	CHHAYABEN JITENDRAKUMAR GOHEL,	MR DHARMESH V SHAH
46548	FA/1737/2017	09/08/2017	PRASHANT SANTOSHBHAI MISHRA,	MR KASHYAP R JOSHI	MININATH PARSHURAM CHAUHAN,SHARDA UMPRAKASH MANDADE,NEW INDIA ASSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
46549	FA/1738/2017	26/04/2017	EXECUTIVE ENGINEER,	MR KH BAXI	HEMABHAI MAGANBHAI VAGHELA,VIMLABEN @ NANDUBEN SOMABHAI HEMABHAI VAGHELA,MINOR- KAILASHBEN SOMABHAI VAGHELA,MINOR- ARVINDBHAI SOMABHAI VAGHELA,BECHARBHAI LAXMANBHAI CHAVDA,CHATURBHAI MANGALBHAI BHOI	,MR DJ BHATT
46550	FA/1739/2017	21/12/2017	RICHI NARENDRA AGRAWAL,	MR MOHSIN M HAKIM	USHABEN VIJAYKUMAR TODADARI,TATA AIG GENERAL INSURANCE CO. LTD.	NOTICE UNSERVED,MR VIBHUTI NANAVATI
46551	FA/1740/2017	10/01/2018	RANCHHODBHAI LILABHAI DESAI,	MR KUNJAL D PANDYA	PRAKASH DEVSHIBHAI,JITUBHAI DEVASHIBHAI,RANJANBEN PRAKASHBHAI,CHIRAG PRAKASHBHAI,SEJAL PRAKASHBHAI,SHAIFALI PRAKASHBHAI,KINJAL PRAKASHBHAI,PRIYANKAR PRAKASHBHAI,SHILPA JITUBHAI,PUNITBHAI JITUBHAI,SHREENIBEN JITUBHAI	NOTICE SERVED BY DS,MR HRIDAY BUCH
46552	FA/1741/2017	01/05/2017	UMESHKUMAR SUBHASHBHAI VASAVA,	MR VIRAL V DAVE,MR YOGESH P DAVE	KOMAL UMESH VASAVA W/O UMESH SUBHASHBHAI VASAVA,	
46553	FA/1747/2017	01/05/2017	KAMODIBEN RASULBHAI NINAMA AND OTHERS,	SHIVAM H CHOKSHI	NASIBKHAN SIRAJKHAN PATHAN,SIRAJKHAN KARIMKHAN PATHAN,NATIONAL INSURANCE COMPANY LTD.	
46554	FA/1750/2017	09/10/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	BABARBHAI HIMMATBHAI BARIA,JASHIBEN BABARBHAI BARIA	UNSERVED EXPIRED (N),MR R G DWIVEDI,MS POOJA H HOTCHANDANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46555	FA/1752/2017	07/09/2017	BIPINBHAI MOHANBHAI PARMAR,MINOR KRUPAL BIPINBHAI PARMAR THROUGH APPELLANT NO. 1,MOHANBHAI KALABHAI PARMAR,HIRABEN MOHANBHAI PARMAR	MR.HIREN M MODI	SANJAY SHANKARBHAI TADVI,SURESHBHAI KHODABHAI THAKOR,BHARTI AXA GENERAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
46556	FA/1767/2017	08/06/2017	NATIONAL INSURANCE COMPANY LTD.,	MR VC THOMAS	NANDABEN PRABHATSINH BARIA,GANPATBHAI JENABHAI CHAUHAN,MOHMEDHANIF ABDULRAHIM MADARA	
46557	FA/1771/2017	16/11/2017	DHARMISTHABEN PRAVINBHAI GOHIL,	MR BHUNESH C RUPERA	PRAVINBHAI MOHANBHAI GOHIL,	MR. JAVED S QURESHI
46558	FA/1772/2017	11/07/2018	GOPALBHAI N BAROT,	MR HB CHAMPAVAT	BHUVNESHWAR BIPINKUMAR BHAVSAR,	RULE SERVED
46559	FA/1773/2017	11/07/2018	GOPALBHAI N BAROT,	MR HB CHAMPAVAT	BIPINBHAI KACHRABHAI BHAVSAR,	RULE SERVED
46560	FA/1778/2017	24/09/2018	SHAILESHBHAI KURJIBHAI PRAJAPATI,	MR TUSHAR L SHETH	PANKAJ MOHANBHAI MALI,NATIONAL INSURANCE COMPANY LTD.	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
46561	FA/1781/2017	04/05/2017	JIGNESHBHAI CHHAGABHAI CHANGELA,	MR DIPAL R RAVAIYA	BHAVISHABEN W/O JIGNESHBHAI CHHAGANBHAI CHANGELA,	MR YOGESHKUMAR A RATANPARA
46562	FA/1782/2017	22/08/2017	RABARI VAGHA KUMBHA,RABARI MASHRUBHAI VAGHABHAI,RABARI JAGALBEN VAGHABHAI,RABARI THAKARSHIBHAI VAGHABHAI,RABARI SHAKRABHAI VAGHABHAI	,MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER
46563	FA/1783/2017	22/08/2017	ADMINISTRATOR OF LAGHA VANA ETC. LAGHABHAI VANABHAI @ LADHABHAI VANABHAI,THAKORE TARASINGBHAI LAGHABHAI,THAKORE NARSINHBHAI LAGHABHAI,THAKORE MAGHABHAI LAGHABHAI,THAKORE JASHIBEN LAGHABHAI	,MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	GOVERNMENT PLEADER
46564	FA/1784/2017	04/05/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR ANJANA NAVGHANBHAI NAGANI,VINODBHAI BACHUBHAI NAGANI	
46565	FA/1786/2017	09/07/2018	PURIBEN WD/O BHARAT RATHOD,KISMATSINH BHARATSINH RATHOD BEING MINOR THROUGH HER MOTHER APPLI. NO. 1,KAJAL BHARATSINH RATHOD BEING MINOR THROUGH HER MOTHER APPLI. NO. 1,KARANSINH BHARATSINH RATHOD BEING MINOR THROUGH HER MOTHER APPLI. NO. 1	MR TEJAS P SATTA	GIRISHBHAI BABULAL THAKKAR,ORIENTAL INSRUANCE COMPANY LTD	MR RITURAJ M MEENA,MR MEHUL M MEHTA
46566	FA/1803/2017	17/12/2018	ROHIDAS SONIYA GAVIT,LAXMI ROHIDAS GAVIT	MR VISHAL T. PATEL	HARI PROCERSS INDIA PVT. LTD.,WORKMEN'S COMPENSATION COMMISSIONER CUM LABOUR COURT	NOTICE SERVED,NOTICE UNSERVED
46567	FA/1806/2017	14/06/2017	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYESH ALIAS BABO SHAILESHBHAI DANTANI,VAGARI JIVANBHAI SONJIBHAI	
46568	FA/1807/2017	14/06/2017	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAILESHBHAI BACHUBHAI DANTANI,VAGARI JIVANBHAI SONJIBHAI	
46569	FA/1808/2017	14/06/2017	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHOBHABEN SHAILESHBHAI DANTANI,VAGARI JIVANBHAI SONJIBHAI	
46570	FA/1809/2017	14/06/2017	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAKESHBHAI JIVANBHAI DANTANI,VAGARI JIVANBHAI SONJIBHAI	
46571	FA/1810/2017	12/10/2018	BHUDHESINH GUMANSINH RATHVA,	MR VA MANSURI	KESHAR SINGH S/O PERU SINGH JI,,REKHA PATIDAR W/O RAKESH KUMAR PATIDAR,NEW INDIA ASSURANCE CO. LTD.	RULE UNSERVED,(MR MAULIK J SHELAT)

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46572	FA/1811/2017	11/08/2017	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	NAYNABEN CHHIBUBHAI @ MANDABAI NAYKA,CHHIBUBHAI @ MANDABAI NAYKA,DHIRUBHAI BHIKHUBHAI PATEL,DHANUBEN BHUPATSINH RAMSINH CHAUHAN,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R)
46573	FA/1815/2017	05/05/2017	SANJAYBHAI RANCHHODBHAI TADVI S/O DECEASED RANCHHODBHAI VECHANBHAI TADVI,	MR APURVA R KAPADIA	RAHIMKHA RASIDKHA PATHAN,SAMSADKHA BABUKHA PATHAN,HDFC IRGO GENERAL INSURANCE	
46574	FA/1817/2017	23/10/2018	DEVINKUMAR KHANDUBHAI PATEL,	MR ISHAN MIHIR PATEL	GURMUKHSING NIRMALSING,VIJAYBHAI HARIBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	RULE UNSERVED,MR R G DWIVEDI
46575	FA/1818/2017	05/05/2017	NIRANJANBHAI MANILAL PATEL,	MR PINAKIN B RAVAL,Ms B D DEVANSHI	LEGAL HEIRS OF DECEASED GIRISHBHAI CHANDRAKANTBHAI PARIKH,SHOBHNABEN WD/O GIRISHBHAI CHANDRAKANTBHAI PARIKH,CHETANBHAI GIRISHBHAI PARIKH,ALPESH GIRISHBHAI PARIKH,INSURANCE COMPANY OF	
46576	FA/1820/2017	22/08/2017	ASHOKBHAI UDESINH PADHIYAR,	MR. NISARG D SHAH	PARMAR JAGDISHBHAI BUDHABHAI,,THAKOR PUNAMBHAI LALLUBHAI,NEW INDIA ASSURANCE CO. LTD.,MANUBHAI PARSOTTAMBHAI SOLANKI,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED BY DS,MR RAJNI H MEHTA,MR SUNIL B PARIKH
46577	FA/1830/2017	16/11/2017	KESABHAI GOPALBHAI SOLANKI,VIJUBEN KESABHAI SOLANKI	MR.HIREN M MODI	DEVRAMBHAI SADULBHAI NANGAH (RABARI),ASLAMBHAI ADAMBHAI MULTANI,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD	,NOTICE SERVED,MR DAKSHESH MEHTA
46578	FA/1834/2017	04/07/2017	RAMKUMAR KHARBHANU YADAV,GEETABEN RAMKUMAR YADAV	MR. HEMAL SHAH	HIRABHAI BHARABHAI GAMARA,HDFC ERGO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED BY DS
46579	FA/1835/2017	11/10/2017	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KHATRI RAMESHBHAI PARSHURAM,KHATRI BHERULAL RATANLAL,BAROT ANILKUMAR VRAJLAL	RULE NOT RECD BACK
46580	FA/1845/2017	15/11/2017	AMARBEN WD/O RAMJIBHAI DESAI,	MR SP MAJMUDAR	UDAJI KANAJI,BALDEVJI KANAJI,BHIKHIBEN D/O KANAJI CHUTHAJI,KASHIBEN D/O KANAJI CHUTHAJI,MANEKBEN WD/O KANAJI CHUTHAJI,VIJAY HATHISING,KAMLINIBEN VIJAYBHAI,ADITIBEN VIJAYBHAI,RESHMABEN VIJAYBHAI,JIGNESHBHAI H. SHAH	,MS VIDHI J BHATT
46581	FA/1867/2017	06/07/2018	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HEMLATTABEN MANHARBHAI BHAVSAR,DIPEN HARISHBHAI BHATT	RULE NOT RECD BACK,MR KARTIK V PANDYA
46582	FA/1873/2017	21/07/2017	FIROZKHAN ALLARAKHA MANSURI,	J K GANDHI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	,MS KJ BRAHMBHATT
46583	FA/1874/2017	08/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	LILABEN WD/O KANTIBHAI GODADBHAI PATANI (RAVAL),DINESHKUMAR KANTIBHAI PATANI (RAVAL),PRAKASHKUMAR KANTIBHAI PATANI (RAVAL),BHARGAVKUMAR KANTIBHAI PATANI (RAVAL),MAHENDRA PANWAR SON OF JIYARAM JAMBH,JIYARAM SON OF BHOMARAM	RULE NOT RECD BACK,MR VISHAL C MEHTA
46584	FA/1877/2017	08/06/2017	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SANJAYBHAI KANUBHAI PARMAR,NARANBHAI BABUBHAI PARMAR,RAKESHBHAI NARANBHAI PARMAR	
46585	FA/1882/2017	20/06/2017	SUPERCOAL MANUFACTURES PRIVATE LTD.,	UNIVERSAL LEGAL	PRABHUDAS B. PRAJAPATI,HIRABEN PRABHUDAS PRAJAPATI,HITESHBHAI PRABHUDAS PRAJAPATI,ASHISH PRABHUDAS PRAJAPATI,JIVUBA RATANSANG ZALA,RAMJIBHAI KANJIBHAI PRAJAPATI	MR VISHAL C MEHTA

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46586	FA/1891/2017	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	VIJAYKUMAR JAYANTIBHAI PARMAR,ARVINDBHAI PRABHATBHAI CHAVDA,VIJAYBHAI RAJABHAI BHARDA,GANPATBHAI SHANABHAI PARMAR,SHANABHAI LALLUBHAI PARMAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	DELETED,RULE SERVED,MR MOHSIN M HAKIM,MR R G DWIVEDI,MR TANMAY B KARIA,MS POOJA H HOTCHANDANI
46587	FA/1908/2017	24/08/2018	GULABBHAI KANJIBHAI BHANDER(SINCE DECD.THRO HIS HEIRS,MANISHABEN WD/O GULABBHAI K BHANDARI,FALGUN S/O GULABHAI KANJIBHAI BHANDARI	,MR BHARAT T RAO	SHREEJI REAL PROPERTIES PVT. LTD.,,SUN FLOWER SCHOOLS SOLUTION PVT. LTD.,SHIVLAL KANJIBHAI BHANDERI,BHARAT PETROLEUM CORPORATION LIMITED (B.P.C.L.)	NOTICE SERVED,MS VINITA S VINAYAK,MR AMIT V THAKKAR,MR JIGAR M PATEL
46588	FA/1912/2017	08/11/2017	RAJENDRABHAI MANUBHAI VYAS,	BHARGAV KARIA & ASSO	SAVDHANBHAI JENABHAI PARMAR,NAVINCHANDRA MULABHAI PARMAR,GANPATBHAI MULABHAI PARMAR,DAHYABHAI MULABHAI PARMAR,LAXMIBEN MULABHAI PARMAR,KAILASHBEN MULABHAI PARMAR,RAMIBEN WD/O JENABHAI KUSABHAI PARMAR,MADHUBEN WD/O JETHALAL PARMAR,JAYANTIBHAI JETHALAL PARMAR,SAYANJAYBHAI JETHALAL PARMAR,URMILABEN JETHALAL PARMAR,MADHUBEN JETHALAL,SURAJBEN WD/O MULABHAI KUSABHAI PARMAR,DARSHANBHAI JAYANTIBHAI PATEL,TARUBHAI BALWANTBHAI PATEL	,MR TATTVAM K PATEL
46589	FA/1916/2017	06/11/2017	UMABEN D/O THAKORBHAI VALLABHBHAI PARMAR,	MR DHIRAJ M PATEL	UTTAMBHAI JAVANMAL SHAH,JAGUBHAI NARANBHAI,BHAGUBHAI NARANBHAI,GOPALBHAI VITTHALBHAI PATEL,BHAGUBHAI NARROTTAMBHAI PATEL,THAKORBHAI DAYARAMBHAI PATEL,JASHVANTIBEN WD/O THAKORBHAI MANCHHABHAI PATEL,KRUTIKABEN THAKOR MANCHHABHI,ANKUR THAKOR MANCHHABHAI,RAMIBEN WD/O THAKORBHAI VALLABHBHAI PARMAR,DIPAKBHAI THAKORBHAI PARMAR,ASHOKBHAI THAKORBAHI PARMAR,BHAVANBHAI CHHAGANBHAI GOTI,HEIRS OF DECEASED GORDHANBHAI DEVRAJBHAI PATEL (JASOLIYA),SAVITABEN WD/O GORDHANBHAI DEVRAJBHAI PATEL,MANISHABEN D/O GORDHANBHAI DEVRAJBHAI PATEL,NIRUPAMBHAI GORDHANBHAI PATEL,NILESHBHAI GORDHANBHAI PATEL,JAMNABEN HIRABHAI PATEL	,MR MANAN A SHAH
46590	FA/1918/2017	10/10/2017	INDUS PROJECTS LTD.,	MR ZUBIN F BHARDA	FERNAS CONSTRUCTION INDIA PVT. LTD.,CHIEF EXECUTIVE OFFICER	
46591	FA/1919/2017	02/11/2017	ASHUTOSH INDRAVADAN PATEL,INDRAVADAN BECHARBHAI PATEL,HANSABEN INDRAVADAN PATEL	MR P P MAJMUDAR	BANK OF BARODA,BRANCH MANAGER	RULE SERVED,MR BIJU A NAIR
46592	FA/1920/2017	12/07/2018	VITAN STHAPATYA,	MR PRATIK Y JASANI	RAJKOT MAHILA NAGARIK SAHAKARI BANK LTD,	MR BHARAT T RAO
46593	FA/1922/2017	21/08/2020	RAMABHAI JAMNADAS PATEL,PRAHLADBHAI JAMNADAS PATEL,KANUBHAI HIRABHAI PATEL	MR MEHUL M MEHTA	NAVINCHANDRA KANTILAL SADHU,MAGANBHAI JAMNADAS PATEL,PURSOTTAM JAMNADAS PATEL,MADHUBEN WD/O HIRABHAI JAMNADAS	UNSERVED EXPIRED (R),MR MRUGEN K PUROHIT,MR VISHAL C MEHTA

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46594	FA/1934/2017	18/08/2017	CHATURBHAI CHIMANBHAI PATEL,VANITABEN CHIMANBHAI PATEL,KAMLABEN CHIMANBHAI PATEL,SHOBHANABEN CHIMANBHAI PATEL,PARVATIBEN WD/O ISHWARBHAI CHIMANBHAI PATEL,SONALBEN ISHWARBHAI PATEL,HIMANSHU ISHWARBHAI PATEL,MEHULBHAI SURESHBHAI PATEL,VIJAYBHAI SURESHBHAI PATEL S/O KANTABEN CHIMANBHAI PATEL	MS TEJAL A VASHI	HAMIDABANU MAYODIN SINDHI,MUMATAZBANU MAYODIN SINDHI,RIYAZBANU MAYODIN SINDHI,RAHILABANU MAYODIN SINDHI,JILANIBANU MAYODIN SINDHI,IMTIYAZ MAYODIN SINDHI,MEHMUDABANU MAYODIN SINDHI,VAHIDABANU MAYODIN SINDHI,SARFARAZ MAYODIN SINDHI	
46595	FA/1965/2017	01/08/2017	HEIRS OF DECEASED GOPALBHAI MANJIBHAI MENIYA,MADHUBEN MANJIBHAI MENIYA,RAMESHBHAI MANJIBHAI MENIYA	MR VISHAL C MEHTA	RAVINDRAPRASAD AMRAPU,NEW INDIA ASSURANCE CO. LTD.,MANJI JIVABHAI MENIYA,HDFC ERGO GENERAL INSURANCE COMPANY LTD	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAULIK J SHELAT)
46596	FA/1974/2017	05/09/2017	KALPANABEN RAJESHBHAI PATEL,OM RAJESHBHAI PATEL (MINOR)	VIRAL K VASHI	BALSANG CHANDAJI THAKOR,NARESHBHAI RASIKBHAI PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR MAHENDRA K PATEL)
46597	FA/1976/2017	11/09/2017	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	DILIPBHAI NATHUBHAI KANJARIYA,MANSHUKHBHAI P. PATEL	RULE SERVED,MR PREMAL S RACHH
46598	FA/1977/2017	11/09/2017	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	JAYNABEN DIPAKBHAI VADGAMA,MANSHUKHBHAI P. PATEL	RULE SERVED,MR PREMAL S RACHH
46599	FA/1981/2017	05/09/2017	YOGESHBHAI MANGALBHAI PANCHAL,HASUMATIBEN YOGESHBHAI PANCHAL	MR.KARNA H DHOMSE	JITENDRAKUMAR BABUBHAI TADVI,DINESHBHAI NAGJIBHAI CHAWDA,HDFC ERGO GENERAL INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
46600	FA/1985/2017	23/08/2017	RATILAL PRAGJIBHAI KANANI,	MR NITIN M AMIN	BHAGIRATHSINH BALUBHA RANA,NEW INDIA ASSURANCE CO. LTD.,JIGNESHBHAI MAGANBHAI CHANGANI	RULE SERVED,MR YOGI K GADHIA
46601	FA/1991/2017	12/10/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	SHASHIKANTBHAI GORDHANBHAI TANK,MILAN PADAMBHAI AGIYA,PADAMBHAI DHANJIBHAI AGIYA	RULE SERVED,VENU H NANAVATY
46602	FA/1994/2017	16/11/2017	PHOTIOS DALAMAGAS,	NANAVATI ASSOCIATES	SOMA TECH PVT. LTD.,SOMA TECHNOLOGY INC.	RUSHABH H SHAH,J SAGAR ASSOCIATES
46603	FA/1996/2017	07/06/2017	NATHUBHAI MOTIBHAI VAGHELA,	MRS MUMTAZ SAIYED,MR NASIR SAIYED	KRISHNACHANDRA S. SHAH (SHAHU),	S A CHHABARIA
46604	FA/1997/2017	13/06/2018	KASHIBEN CHHOTUBHAI PATEL,	MR PJ MEHTA, (NIRAVKUMAR P MEHTA)	UNION OF INDIA,CHIEF CLAMIS OFFICER	DELETED,MS ARCHANA U AMIN
46605	FA/1998/2017	23/06/2017	MADINABIBI DASOTBHAI SHEIKH,NASIMBIBI DASOTBHAI SHEIKH	HCLS COMMITTEE,MR P C CHAUDHARI	JAGDISHCHANDRA RAMANLAL KACHIYA - PATEL,ORIENTAL INSRUANCE COMPANY LTD,DASOTBHAI AHEMADBHAI SHEIKH	,MS. NIYATI K JUTHANI,MAITRI P PATEL
46606	FA/2005/2017	29/06/2017	RUCHITA CHANDUBHAI N.PARMAR,	HL PATEL ADVOCATES	SOLANKI JAY HARSHADBHAI THROUGH HIS POA AND HIS FATHER HARSHADBHAI PARSHOTTAMDAS SOLANKI,	NOTICE SERVED BY DS
46607	FA/2007/2017	22/11/2018	DHIMAHI HOLIDAYS - A SOLE PROPRIETORY CONCERN OF NIDHI MUKESH PATEL,	DHAVAL A PARMAR,DEEPAK N KHANCHANDANI	CLUB MAHINDRA TRAVEL, A DIVISION OF MAHINDRA HOLIDAYS AND RESORT (I) LTD.,	NANAVATI ASSOCIATES
46608	FA/2010/2017	12/06/2017	MOHAMADILIYAS MOHAMMAD AJIJ PATHAN,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	

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46609	FA/2015/2017	14/06/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PANNABEN WD/O KUNJBIHARI SOMALAL THAKKAR,MAMTABEN KUNJBIHARI THAKKAR,DIMPLEBEN KUNJBIHARI THAKKAR,KIRANKUMAR KUNJBIHARI THAKKAR,AVANIBEN KUNJBIHARI THAKKAR,VIRSANGHBHAI KHUMJIBHAI CHAUDHARY	
46610	FA/2016/2017	24/01/2020	RANITA WIFE OF GAURAVKUMARSINH GAHARWAR D/O R. B. SINGH,	MS PAURAMI B. SHETH	GAURAVKUMARSINH DEVENDRASINH GAHARWAR,	(MR JR DAVE)
46611	FA/2037/2017	23/09/2019	SWATI BINAYKIA,	MR.BHASH H MANKAD	ABHISHEK BINAYKIA,	SHIVANI RAJPUROHIT,JANAK S RAJPUROHIT
46612	FA/2042/2017	09/10/2018	UNION OF INDIA,	MS ARCHANA U AMIN	HARDIK JANAKBHAI KHAMAR,	NOTICE UNSERVED,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46613	FA/2043/2017	12/12/2017	JAYSHREEBEN NATHABHAI PARMAR,MITHILESHBHAI NATHABHAI PARMAR,JIGNASHA NATHABHAI PARMAR,DAYABHAI MUNJABHAI PARMAR,RANIBEN DAHYABHAI PARMAR	MS JK HINGORANI	HASAMBHAI KASAMBHAI,HASMUKHLAL VALLABHDAS NIMBARK,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,(MR MAULIK J SHELAT)
46614	FA/2078/2017	29/01/2019	UNION OF INDIA,	MS ARCHANA U AMIN	PURUSHOTTAM SHANKARLAL PALIWAL,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46615	FA/2079/2017	29/01/2019	UNION OF INDIA,	MS ARCHANA U AMIN	SIJU K.C.,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46616	FA/2083/2017	01/08/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	GELABHAI MERAMANBHAI SANTHLIYA,MAYURDHVAJSINH DASHRATHSINH RANA	MR NAVALDAN R LANGA,MS SANDHYA D NATANI
46617	FA/2085/2017	03/07/2017	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	AJIT GARMENTS,	MR NIRAV V JOSHI
46618	FA/2093/2017	10/10/2017	KOMAL TARLOKSINGH SALUJA,	MAITRI P PATEL,KARAN B ADHIKARI	CHIRAG TIKAMKUMAR TALREJA,	(MR NIKHIL S KARIEL)
46619	FA/2094/2017	24/07/2018	HARSHA ASHWINBHAI DAVE,	MR. PANAM C SONI	KANTILAL ISHWARLAL SECURITIES LTD.,,	
46620	FA/2095/2017	17/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	EAGAL TRADE LINK PVT. LTD.,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,B.S.SULAIMAN S/O B.H.SAYYED,NATIONAL INSURANCE COMPANY LTD.,GOPAL RAM S/O FAGUL RAM,KOMALBEN D/O KANJIBHAI BABARIYA W/O GAUTAMBHAI RAMESHBHAI RATHOD	NOTICE SERVED,NOTICE UNSERVED
46621	FA/2096/2017	17/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	EAGAL TRADE LINK PVT. LTD.,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,B.S.SULAIMAN S/O B.H.SAYYED,NATIONAL INSURANCE COMPANY LTD.,GOPAL RAM S/O FAGUL RAM,GAUTAMBHAI RAMESHBHAI RATHOD	NOTICE SERVED,NOTICE UNSERVED
46622	FA/2097/2017	17/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	EAGAL TRADE LINK PVT. LTD.,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,B.S.SULAIMAN S/O B.H.SAYYED,NATIONAL INSURANCE COMPANY LTD.,GOPAL RAM S/O FAGUL RAM,MANJULABEN BHAYLALBHAI ANDRAPRIYA	NOTICE SERVED,NOTICE UNSERVED

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46623	FA/2098/2017	17/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	EAGAL TRADE LINK PVT. LTD.,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,B.S.SULAIMAN S/O B.H.SAYYED,NATIONAL INSURANCE COMPANY LTD.,GOPAL RAM S/O FAGUL RAM,JAYANTIBHAI SHAMJIBHAI TARPARA,ASMITABEN JAYANTIBHAI TARPARA	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
46624	FA/2099/2017	17/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	EAGAL TRADE LINK PVT. LTD.,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,B.S.SULAIMAN S/O B.H.SAYYED,NATIONAL INSURANCE COMPANY LTD.,GOPAL RAM S/O FAGUL RAM,HARDEVBHAI JETHABHAI BALASARA	NOTICE SERVED,NOTICE UNSERVED
46625	FA/2100/2017	17/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SUMITAGAURI SURESHKUMAR JAYSWAL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,B.S.SULAIMAN S/O B.H.SAYYED,NATIONAL INSURANCE COMPANY LTD.,GOPAL RAM S/O FAGUL RAM,JAGDISH TULSHIBHAI PARSANDA S/O THE DECEASED,RAMCHANDRA TULSHIBHAI PARSANDA S/O THE DECEASED,PADMABEN TULSHIBHAI PARSANDA	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
46626	FA/2105/2017	30/11/2017	MALAVDIPSING C. RAULJI,	M/S RJ RAWAL ASSOC.	MOHANBHAI RAMABHAI MACHHI,MAHESHBHAI JAGABHAI RAVAL,THE COLLECTOR, PANCHMAHAL,THE GEOLOGIST,THE STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED
46627	FA/2106/2017	06/07/2017	HIREN RAMANLAL PATEL,	DHRUVIK K PATEL	SUKANRAJ C. MARWADI,NATIONAL INSURANCE COMPANY LTD.	,MR PALAK H THAKKAR
46628	FA/2112/2017	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	UTPPALBHAI KANTILAL PATEL,MAJIRANA ASHOKBHAI BADHABHAI ON BEHALF OF HIM HIS GUARDIAN	RULE SERVED
46629	FA/2120/2017	18/07/2017	UDAJI BHURAJI KHANT,JASHIBEN UDAJI KHANT,MINOR SANJAYKUMAR RAJESHBHAI PARMAR THROUGH APPLICANT NO. 1	MR. ABHISHEK A JOSHI	AMITSINH BHUPATSINH CHAUHAN,BHARATI AXA GENERAL INSURANCE COMPANY LTD,BAKABHAI RAMANBHAI NARANBHAI KHANT	,MR VIBHUTI NANAVATI,MR VA MANSURI
46630	FA/2122/2017	23/07/2018	MERUJI JESANGJI MAJIRANA (BHIL),	MR ANKIT SHAH	DHABI PRAHLADJI KACHARAJI (DRIVER OF JEEP NO. GJ-2K-6397),IRSHADHUSEN AMINKHAN KURESHI (OWNER OF JEEP NO. GJ-2K-6397),NEW INDIA INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR PALAK H THAKKAR
46631	FA/2124/2017	30/01/2020	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	OMPRAKASH JAGDISHPRAKASH SWAMI,HETALBA SAJUBHA VAGHELA,GORALBA SAJUBHA VAGHELA,MINOR CHETNABA SAJUBHA VAGHELA,MINOR RAVIRAJSINH SAJUBHA VAGHELA,MINOR SEJALBA SAJUBHA VAGHELA	RULE SERVED
46632	FA/2130/2017	22/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	SAMIRSHA RAHUSHA JANEJA(DELETED),CHAGBAI SAMIRSHA JUNEJA,MIMBAI HAKIMSHA JUNEJA,SAHILSHA HAKIMSHA JUNEJA THROUGH HIS GUARDIAN AND NEXT FRIEND RES. NO.3	NOTICE SERVED,SERVED BY RPAD (N),DELETED
46633	FA/2131/2017	22/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	SHIVABEN MAFABHAI THAKOR,DASHRATHBHAI MAFABHAI THAKOR,DEEPABHAI MAFABHAI THAKOR LEGAL HEIRS OF DECEASED MAFABHAI MEHABHAI THAKOR,ALKABEN MAFABHAI THAKOR LEGAL HEIRS OF DECEASEDMAFABHAI MEHABHAI THAKOR,SAMIRSHA RAHUSHA JUNEJA,CHAGBAI SAMIRSHA JUNEJA,MIMBAI HAKIMSHA JUNEJA,SAHILSHA HAKIMSHA JUNEJA LEGAL HEIRS OF DECEASED HAKIMSHA SAMIRSHA JUNEJA	NOTICE SERVED,SERVED BY RPAD (N),UNSERVED EXPIRED (N)
46634	FA/2133/2017	28/08/2018	MADHUBEN WD/O NAGARBHAI KANJIBHAI PATEL,PRAKASHBHAI NAGARDAS PATEL	MR HIMANSU M PADHYA	MAHMADRAFIK R. FAKIR,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED,MR MITESH L RANGRAS
46635	FA/2137/2017	03/07/2018	CHAMPABEN MAVJIBHAI BHIMANI,MINOR KIRIT MAVJIBHAI BHIMANI,MINOR NISHA MAVJIBHAI BHIMANI,MINOR RAJESH MAVJIBHAI BHIMANI,DAMJIBHAI MULJIBHAI BHIMANI,BHANUBEN DAMJIBHAI BHIMANI	MR PREMAL S RACHH	DHARMENDRAKUMAR S/O CHURAMANI VARSANEY,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED

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46636	FA/2138/2017	03/07/2018	PAMUBEN KHIMJIBHAI BHIMANI,MANSUKH KHIMJIBHAI BHIMANI,HEMRAJ KHIMJIBHAI BHIMANI,JASMAT KHIMJIBHAI BHIMANI	MR PREMAL S RACHH	DHARMENDRAKUMAR S/O CHURAMANI VARSANEY,ORIENTAL INSRUANCE COMPANY LTD	RULE SERVED
46637	FA/2141/2017	04/09/2017	LAXMANBHAI MOHANDAS VAISHNAV,DEVENDRABHAI LAXMANBHAI VAISHNAV,MURLI LAXMANBHAI VAISHNAV,KUSHAL LAXMANBHAI VAISHNAV	MR R G DWIVEDI	KALUBHAI HIRABHAI NAT,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD	RULE SERVED,MRS VASAVDATTA BHATT
46638	FA/2159/2017	28/09/2017	NAVINCHANDRA KESHAVJI VALAND,NARMADABEN NAVINCHANDRA VALAND	MR.HIREN M MODI	MOHANLAL HIRJI JOSHI,NARENDRA LAHECHAND SHAH,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,SERVED BY AFFIX.(R),MR GC MAZMUDAR,MR HG MAZMUDAR
46639	FA/2171/2017	06/10/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	SAMRAT RAI ARUNKUMAR RAI BENGALI,SUBHASHBHAI RADHAKISHAN MALHOTRA	RULE UNSERVED,MR PARESH H VAGHELA
46640	FA/2173/2017	31/07/2017	PRAFUL KHANDUBHAI DESAI,		DR. VILAS BIDYE,MAHESH SHAH	
46641	FA/2178/2017	13/10/2017	SURENDRA MOHAN RAMJILAL GUPTA,	MR NS TAHILRAMANI,MR MB GOHIL	BHARTI W/O SURENDRAMOHAN RAMJILAL GUPTA,	MR DHRUV K DAVE
46642	FA/2179/2017	02/12/2019	MAHASUKH HARGOVINDDAS CHAUHAN, RESIDING AT,	MR YATIN SONI	KAILASHBEN D/O. HIMMATLAL WADHWANA, RESIDING AT,	MR ANKUR Y OZA
46643	FA/2184/2017	12/04/2018	JENTIBHAI NANJIBHAI THUMMMAR,	MR NM KAPADIA	JADAVBHAI BACHUBHAI,GIRDHARBHAI BACHUBHAI,JAMNABEN BACHUBHAI	RULE SERVED
46644	FA/2185/2017	23/11/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	BIJALBHAI JAYESHBHAI MAHETA,MINABEN JAYESHBHAI MAHETA,INDUBHA NATUBHA GOHIL	
46645	FA/2186/2017	23/11/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	JAYESHBHAI BALMUKUND MAHETA,MINABEN JAYESHBHAI MAHETA,INDUBHA NATUBHA GOHIL,BAGESHRI B MAHETA(DECEASED OWNER OF THE MARUTI CAR),NEW INDIA INSURANCE COMPANY LTD	
46646	FA/2187/2017	23/11/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	ROHITBHAI JAGJIVANDAS SHAH,SHREYABEN ROHITBHAI SHAH,INDUBHA NATUBHA GOHIL,BAGESHRI B MAHETA(DECEASED OWNER OF MARUTI),NEW INDIA INSURANCE COMPANY LTD	
46647	FA/2188/2017	23/11/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	SHARMISHTA A DAVE	RASHMIKANT JAGJIVANDAS SHAH,BIREN RASHMIKANT SHAH,INDUBHA NATUBHA GOHIL,BAGESHRI B MAHETA(DECEASED OWNER OF MARUTI CAR),NEW INDIA INSURANCE COMPANY LTD	
46648	FA/2189/2017	15/11/2017	PUJA ALIAS PINTO W/O NITINBHAI CHARAN D/O RAJNIKANT RAMANBHAI,	MR CB DASTOOR	NITINBHAI CHANDRAKANT CHARAN,	MR MAKBUL I MANSURI
46649	FA/2190/2017	07/08/2018	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	REHANABEN SALIMBHAI MUKINDO,EZAZ SALIMBHAI MUKINDO,ASRAF SALIMBHAI MUKINDO,MOHMAD HUSEN NASIRBHAI MUKINDO,MESURBHAI JETHABHAI CHAVDA (AHIR),PAVAN BUS SERVICES PVT. LTD.	UNSERVED EXPIRED (R),MR IRSHADAHMAD B MEV,JENIL M SHAH,SHAILI A SHAH,ISHTIAQUE I MEV
46650	FA/2191/2017	23/06/2017	SHREE RAM GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	MINOR VIKRAM JILABHAI SUSRA (BHARWAD),DAYABHAI RUKHADBHAI KHUSRA,VIPUL RAMESHBHAI VYAS,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	MR MJ MEHTA,MR VINOD M GAMARA,MR TANMAY B KARIA
46651	FA/2192/2017	23/06/2017	SHREE RAM GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	BHIMABHAI HIRABHAI SUSRA (BHARWAD),DAYABHAI RUKHADBHAI KHUSRA,VIPUL RAMESHBHAI VYAS,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	MR MJ MEHTA,MR VINOD M GAMARA,MR TANMAY B KARIA

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46652	FA/2201/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	BABUBHAI JIVABHAI PANCHAL,	(MR ASIT M MEHTA)
46653	FA/2202/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	NARSANGBHAI PATHABHAI SINDHAV,	RULE SERVED BY DS
46654	FA/2203/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MEHBOOBBHAI NANUBHAI CHAUHAN,	MR V B MALIK
46655	FA/2204/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	RUSTAMBHAI BAPUJIBHAI ZALA,	RULE SERVED BY DS
46656	FA/2205/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	NARANBHAI SOMABHAI PATEL,	MR V B MALIK
46657	FA/2206/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	RAMESHBHAI DUDHABHAI GUGABHAI KODI,	RULE SERVED BY DS
46658	FA/2207/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	NANABHAI PANCHABHAI KODI,	RULE SERVED BY DS
46659	FA/2208/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	VARSANGBHAI SHANKARBHAI DODIYA,	MR BHAVESH BABARIYA,MS. JIGNA J SHAH
46660	FA/2209/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	RASIKBHAI KARSANBHAI ZINZUWADIA,	RULE SERVED BY DS
46661	FA/2210/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	NATUBHAI PANCHABHAI,	RULE SERVED BY DS
46662	FA/2211/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	VALIBHAI ALIBHAI KURESHI,	RULE SERVED BY DS
46663	FA/2212/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MUSTUFABHAI HASUBHAI CHAUHAN,	MR V B MALIK
46664	FA/2213/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	DASHRATHBHAI MANUBHAI THAKOR,	RULE SERVED BY DS
46665	FA/2214/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	DHIRUBHAI AMJIBHAI SAYAJIBHAI THAKOR,	RULE SERVED BY DS,MR JAGDHISH SATAPARA
46666	FA/2215/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	DALPATBHAI BHAGABHAI RATHOD,	MR JM BUDDHBHATTI,HCLS COMMITTEE
46667	FA/2216/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MERABHAI SOMABHAI THAKOR,	RULE SERVED BY DS,Z L KHAN,UVESHALTAF A MALIK
46668	FA/2217/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	KHODABHAI SAMANTBHAI @ KADUBHAI,	MR V B MALIK
46669	FA/2218/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	NAVDHANBHAI SOMABHAI MAKWANA RAWAL,	RULE SERVED BY DS,MS.P J.JOSHI,HCLS COMMITTEE
46670	FA/2219/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	PRAHLADBHAI GANESHBHAI DABHI,	MS CHETNABEN JOSHI
46671	FA/2220/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	PRABHUBHAI RAJABHAI THAKOR,	HCLS COMMITTEE,MR. HARDIK C THAKKAR
46672	FA/2221/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	VASUDEVBHAI GANESHBHAI,	MR V B MALIK
46673	FA/2222/2017	21/09/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	RANCHHODBHAI JEEVABHAI DABHI,	RULE SERVED BY DS
46674	FA/2231/2017	12/09/2017	MANHARBHAI ARJAN (ARJUN) SHENVA,	MR. SABIR B SAIYYAD	PAYAS WOOLAN PRIVATE LIMITED,RAMESHBHAI DAHYABHAI RATHOD,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR KV GADHIA,MR DHRUV K DAVE

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46675	FA/2232/2017	03/08/2018	KANUBHAI CHANDUBHAI CHAUHAN,	MR H M SHAH,MR KUNAL S SHAH	MAHENDRASINH CHATRASINH CHAUHAN,ATIKKUMAR JAYESHBHAI SHAH,NEW INDIA INSURANCE COMPANY LTD,SURESHBHAI SOMABHAI PATEL	SERVED BY AFFIX(N),RULE SERVED, (MR MAULIK J SHELAT)
46676	FA/2242/2017	25/09/2017	SOMABHAI DAHIYABHAI PATEL,BHIKHABHAI DAHIYABHAI PATEL,SURYAKANTBHAI DAHIYABHAI PATEL,VIMALBEN DAHIYABHAI PATEL,MANJULABEN DAHIYABHAI PATEL	DARSHAN M VARANDANI	PATEL ASHOKBHAI UMEDBHAI,SANJAY J. GHARSANDIA,HASMUKHBHAI JETTABHAI PATEL,GUNVANTIBEN JETTABHAI PATEL	,MR MANTHAN K BHATT
46677	FA/2259/2017	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LTD BHAVNAGAR THRUGH AHMEDABAD OFFICE,	MR VIBHUTI NANAVATI	GORDHANBHAI R CHAUHAN,HAJUBHAI V NANDANIA,JAYESHBHAI K PRAJAPATI	RULE NOT RECD BACK
46678	FA/2262/2017	08/07/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	SAMUBEN LAXMANBHAI PARMAR,DINESHBHAI BABUBHAI DABHI,IQBALBHAI FAKIRMAHOMAD VHORA	
46679	FA/2269/2017	26/09/2020	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	ASHOKBHAI NANSING RAJPUT,SIKANDARSHA ALLUSHA DIWAN	RULE SERVED
46680	FA/2270/2017	30/07/2018	RITEDEVI WD/O MANANSINGH @ NISHIKANT RAJENDRASINGH SHARMA,RAJENDRASINGH RAMKESHWARSINGH SHARMA,URMILADEVI RAJENDRASINGH SHARMA	MR.HIREN M MODI	HANUMANT KODIRAM MISAL,KAUSHIK P. THAKKAR,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,MR TANMAY B KARIA
46681	FA/2271/2017	24/08/2017	CRYSTAL CERAMIC INDUSTRIES PRIVATE LIMITED,	MR CR ABICHANDANI	SIDDHI CERACOLOURS PRIVATE LIMITED,	VIJAY H PATEL
46682	FA/2272/2017	19/07/2018	MAHESHBHAI DOLATRAY MEHTA,KHUSBUBEN MEHULBHAI MEHTA,MINOR MAHIBEN MEHULBHAI MEHTA BEING MINOR THROUGH APPLICANT NO. 2	MR.HIREN M MODI	DHAVALBHAI JAYSUKHBHAI YADAV,BHARATSINH HARDEVSINH RAYJADA,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,RANABHAI B. AHIR	RULE SERVED,MR. RAHUL R DHOLAKIA
46683	FA/2279/2017	21/07/2017	GENERAL MANAGER,	MR RITURAJ M MEENA	SHAH ASHOKKUMAR SHANTILAL,SPECIAL LAND ACQUISITION OFFICER	
46684	FA/2281/2017	18/02/2020	RANJANBEN MAHENDRA PUJ,HIRAL MAHENDRA PUJ,SIMONI MAHENDRA PUJ	MR.HIREN M MODI	RAMJAN AMAD BHATTI,RAMJU ALIMAMAD BAYAD,NATIONAL INSURANCE COMPANY LTD.	RULE UNSERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
46685	FA/2282/2017	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	BHAVIKKUMAR HARSHADBHAI SHAH,SHAMBHUBHAI SHANKARBHAI TALPADA	RULE SERVED,MR VAIBHAV N SHETH
46686	FA/2286/2017	10/07/2017	KARANSINH BAHADARSINH JADEJA,	MR.KARNA H DHOMSE	GUNVANTBA RAJENDRASINH JADEJA,PRASANNABA DILUBHA WALA	,HCLS COMMITTEE,MR JEET J BHATT
46687	FA/2288/2017	12/07/2017	DIPAKBHAI KANTILAL SHAH,	MR AMRISH K PANDYA	KAMLESH KANTILAL PATEL PROPRIETOR OF M/S. KAMLESH CORPORATION,ANSUYABEN JASHUBHAI SONI,ALPESHBHAI JASHUBHAI SONI,BANK OF INDIA,STATE BANK OF INDIA (SBI),HASMUKHBHAI RATILAL PATEL	
46688	FA/2293/2017	21/08/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AMRUTBEN GORDHANBHAI KHER,NARESHBHAI VIRABHAI ODERA PATEL,DIVYESHBHAI MANSUKHBHAI SAVALIYA,BRIJESHKUMAR BAHADURBHAI YADAV,HEMANTBHAI NARESHBHAI PATEL,THE NEW INDIA ASSURANCE CO LTD	
46689	FA/2294/2017	21/08/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANJUBEN RATANSINH MAKWANA,NARESHBHAI VIRABHAI ODERA PATEL,DIVYESHBHAI MANSUKHBHAI SAVALIYA,BRIJESHKUMAR BAHADURBHAI YADAV,HEMANTBHAI NARESHBHAI PATEL,THE NEW INDIA ASSURANCE CO LTD	
46690	FA/2295/2017	08/07/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	AMRATBEN RAIJIBHAI SODHAPARMAR,DINESHBHAI BABUBHAI DABHI,IQBALBHAI FAKIRMAHOMAD VHORA	

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46691	FA/2296/2017	08/07/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	RAMABHAI PUNJABHAI SODHAPARMAR,NITABEN RAMABHAI SODHAPARMAR,MINOR SANDIPKUMAR RAMABHAI SODHAPARMAR,MINOR SUNILKUMAR RAMABHAI SODHAPARMAR,DRIVER OF RICKSHAW NO. GJ-07-VW-2596,OWNER OF RICKSHAW NO. GJ-07-VW-2596	
46692	FA/2299/2017	17/07/2017	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	SAVITABEN RAMESHBHAI SOLANKI W/O DECEASED RAMESHBHAI GOVINDBHAI SOLANKI,ASHWINBHAI RAMESHBHAI SOLANKI,BHARATBHAI RAMESHBHAI SOLANKI,ARVINDBHAI RAMESHBHAI SOLANKI,CHANDRIKABEN RAMESHBHAI SOLANKI,SHAILESHBHAI RAMESHBHAI SOLANKI,MANOJBHAI JAGATBHAI YADAK,NITA TOURS AND TRAVELS	
46693	FA/2301/2017	06/03/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,	MR NIKUNT K RAVAL	KATHAT RAMJANBHAI PITABHAI,KATHAT SHABA WIFE OF RAMJANBHAI,MANAGER/OWNER,MANAGER/OWNER SOHAM TECHNOLOGIST PVT. LTD.	
46694	FA/2302/2017	25/07/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	KETANBHAI GOPALBHAI VAJA,AYUB HUSAINBHAI CHAUHAN,JIJIKHA KASMKHA BLOCHH	
46695	FA/2312/2017	10/10/2017	ROYAL SUNDRAM ALIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA	HEIRS AND LEGAL REPRESENTATIVE OF THE DECEASED NATVARLAL MOHANLAL MAKWANA,VIJAYABEN NATVARLAL MAKWANA,SONAL NATVARLAL MAKWANA,RINA NATVARLAL MAKWANA,KOMAL NATVARLAL MAKWANA,MILAN NATVARLAL MAKWANA,PREMACHI K. KANDASAMI	,NOTICE NOT RECD BACK,MR. HEMAL SHAH
46696	FA/2325/2017	29/08/2017	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR SUNIL B PARIKH	LALITABEN RAMESHBHAI GAMIT HEIR AND LEGAL REPREST. OF DECD NAINESHBHAI RAMESHBHAI GAMIT,RAMESHBHAI THAKORBHAI GAMIT HEIR ANDLEGAL REPREST. OF DECD. NAINESHBHAI RAMESHBHAI GAMIT,MAHESHBHAI RAMESHBHAI DHOLIYA,M/S UCCHAL DUDH UTPADAN SAHKARI MANDLI,NITINKUMAR DINESHBHAI GAMIT HEIR AND LEGAL REPREST. OF DECD.,PRAGNESHBHAI RAMESHBHAI GAMIT HEIR AND LEGAL REPREST.OF DECD.	
46697	FA/2330/2017	20/07/2017	MAGANBHAI PANABHAI ALIAS GALABHAI SOLANKI,	MR VA MANSURI	AMJAD LALMOHAMMAD MOKRANI (DRIVER),URVESH HAJI HANIF SHAIKH ALIAS PUNJA,BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT)
46698	FA/2332/2017	30/01/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	MUBARAKALI SAMSULLA ALI ANSARI,NADIMKHAN SAKIRALI PATHAN,PRAKASH RAMCHANDRA BHAVE	RULE SERVED,MR MOHSIN M HAKIM
46699	FA/2333/2017	16/02/2018	SMITA DIPESH NIKAM D/O BALWANTRAI VAGH,	MR UTPAL M PANCHAL	DIPESH DINKARRAO NIKAM,	MR ASPI M KAPADIA
46700	FA/2335/2017	23/10/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	BHUPENDRABHAI MADHABHAI MAKWANA,KIRITBHAI MADHABHAI MAKVANA,MAKVANA DHANJIBHAI SOMABHAI	RULE SERVED,MR DK CHAUDHARI
46701	FA/2344/2017	10/10/2017	MINALKUVARBA ALIAS MAHESHWARIKUVARBA W/O SURYABHANUPRATAPSINH JHALA,	MR. DHAVAL G BAROT,GAURAV P GOYAL	SURYABHANUPRATAPSINH DASHARATHSINH JHALA,	MR PINAKIN M RAVAL
46702	FA/2345/2017	30/08/2017	VELUBEN ALIAS PANCHUBEN VASHRAMBHAI KHORANI,SANJAYBHAI VASHRAMBHAI KHORANI	A R SHAH	CHANDUBHAI GOPALBHAI RATANPARA,JAYANTIBHAI GOPALBHAI PATEL,HDFC GENERAL INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
46703	FA/2347/2017	15/06/2018	REKHABEN HIMATBHAI KAKLOTAR,MINOR SANGITABEN HIMATBHAI,MINOR MANJULABEN HIMATBHAI,MINOR SOBHABEN HIMATBHAI,MINOR PURVIBEN HIMATBHAI,MINOR TUSHAR HIMATBHAI,MINOR HITESHBHAI HIMATBHAI	MR.HIREN M MODI	GULAMABBAS HUSSAINALI MUKHI,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,FARUKBHAI ALARAKHBHAI SORATHIYA,HDFC IRGO GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI,MR NILESH A PANDYA
46704	FA/2349/2017	22/11/2018	DEPUTY CHIEF EXECUTIVE ENGINEER,	MR KM PARIKH	GALABJI KARSANJI THAKORE,STATE OF GUJARAT	
46705	FA/2362/2017	09/01/2018	NAMRATABEN W/O NARESHBHAI MOHANBHAI SOLANKI D/O HARSHADBHAI KALUBHAI CHAVADA,	MS ASHLESHA M PATEL	NARESHBHAI MOHANBHAI SOLANKI,	MR KASHYAP R JOSHI

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46706	FA/2377/2017	30/01/2019	LATABEN WD/O KALIDAS @ KANTILAL SOMABHAI PARMAR (DELETED AS PER ORDER EXH:18 AS DEAD),VIRALIBEN KANTIBHAI @ KALIDAS PARMAR,ANUPBHAI KANTIBHAI @ KALIDAS PARMAR,SOMABHAI HARIBHAI PARMAR (DELETED AS DEAD),JADABEN WD/O SOMABHAI	DHARITRI PANCHOLI	SUNIL BHIKHABHAI PATEL,CHAUHAN MADHAVSINH FATEHSINH,NEW INDIA ASSURANCE CO. LTD.	,RULE SERVED,MR AJAY R MEHTA
46707	FA/2407/2017	21/10/2019	BHARAT RANCHHODBHAI DESAI,	MR AR MAJMUDAR	ARBITRATOR / COLLECTOR, VADODARA,NATIONAL HIGHWAYS AUTHORITY OF INDIA,COMPETENT OFFICER AND SPECIAL LAND ACQUISITION OFFICER,MINISTRY OF SHIPPING ROAD TRANSPORT HIGHWAY, DELHI	NOTICE SERVED,RULE SERVED,NANAVATI & CO.
46708	FA/2426/2017	09/03/2019	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ASHOKBHAI RAMABHAI PADHIYAR,RAMESHBHAI HARIPRASAD DAVE,IMRANKHAN AKBARKHAN PATHAN,AKBARKHAN MAHEMUDKHAN PATHAN,IFFCO TOKIO GENERAL INS. CO. LTD,YOGESHBHAI SANTUBHAI PANCHAL	RULE NOT RECD BACK,RULE SERVED,HCLS COMMITTEE,MR VAIBHAV N SHETH,MR MAUNISH T PATHAK,MR TANMAY B KARIA
46709	FA/2427/2017	22/08/2017	SHANUBHAI KOTIABHAI VASAVA,SAVITABEN SHANUBHAI VASAVA,NILESHBHAI SHANUBHAI VASAVA	MR MOHSIN M HAKIM	PRADEEP HIMMATBHAI TADVI,MAHESHBHAI VITHTHALBHAI PRAJAPATI,NEW INDIA ASSURANCE CO. LTD.	,(MR MAULIK J SHELAT)
46710	FA/2434/2017	25/11/2020	LAXMI ENTERPRISE A REGI. PARTNERSHIP FIRM,SONAL RAJU SHAH,PAMA AJAY SHAH,NARENDRA KANTIBHAI AMIN,NIKITA NARENDRA AMIN,NIRANJAN KANTIBHAI AMIN,PRANJAL HEMAL AMIN,ANILA NARENDRA AMIN,PRATIMA NIRANJAN AMIN,HEMAL KANTIBHAI AMIN,ANUSHI HEMAL AMIN	MR PR THAKKAR	PANTALOONS RETAIL INDIA LTD.,ZONAL HEAD,	
46711	FA/2493/2017	26/06/2018	LEGAL HEIRS OF ASHOKBHAI CHHAGANBHAI PATEL,SHOBHNABEN ASHOKBHAI PATEL,MEET ASHOKBHAI PATEL,MINOR NIT ASHOKBHAI PATEL,LABHUBEN CHAGANBHAI PATEL	AKHIL A PATEL	THAMOTHARAN K,MANI K.,CHOLAMANDALAM M.S.GENERAL INSURANCE CO.,LEGAL HEIRS OF DECEASED NANJIBHAI BHIKHABHAI PATEL,ROYAL SUNDRAM ALLIANZ INSURANCE CO.	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
46712	FA/2494/2017	17/07/2017	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PRASHANTBHAI PARASBHAI PRAJAPATI,MEGHWAL PAPPURAM LAGHURAM(DELETED),RAFIQBHAI UMARBHAI JOKHIYA	
46713	FA/2495/2017	17/07/2017	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PRASHANTBHAI PARASBHAI PRAJAPATI,MEGHWAL PAPPURAM LAGHURAM(DELETED),USMANBHAI ALIBAHI NAYA	
46714	FA/2497/2017	08/08/2017	MEGH SWAMI KHET HARIJAN SAHAKARI MANDALI,	MS.KHUSHBOO AAKASH SHETH,VISMAY V MALKAN	SPECIAL ACQUISITION OFFICER,EXECUTIVE ENGINEER,,DEPUTY ENGINEER	
46715	FA/2498/2017	31/07/2018	MUMTAZBEN W/O ANWARBHAI SANGHWANI D/O HABIBBHAI JAM,	MR. ALKESH N SHAH	ANWARBHAI RASULBHAI SANGHWANI[AS PER HON'BLE DATED :22/11/2017],	MR K S CHANDRANI
46716	FA/2502/2017	21/07/2017	GENERAL MANAGER,	MR RITURAJ M MEENA	FIROZKHAN ALLARAKHA MANSURI,SPECIAL LAND ACQUISITION OFFICER	
46717	FA/2508/2017	26/07/2018	NATHIBEN WD/O KANUBHAI LAKUM,BHAVANBHAI S/O KANUBHAI LAKUM,PURIBEN D/O VAJUBHAI LAKUM	MR HEMANT S SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA
46718	FA/2509/2017	17/07/2017	GENERAL MANAGER,,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL KESHAVLAL HARIBHAI,PATEL AMITABEN HARIBHAI,PATEL TRUPTIBEN KESHAVLAL,PATEL TAPAN KESHAVLAL,PATEL TEJAS KESHAVLAL,SPECIAL LAND ACQUISITION OFFICER,	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL

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46719	FA/2510/2017	17/07/2017	GENERAL MANAGER,,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL KANTILAL AMBALAL,PATEL MANIBHAI AMBALAL,SPECIAL LAND ACQUISITION OFFICER,	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
46720	FA/2511/2017	17/07/2017	GENERAL MANAGER,,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL GHANSHYAMBHAI JANABHAI,SPECIAL LAND ACQUISITION OFFICER,	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
46721	FA/2512/2017	17/07/2017	GENERAL MANAGER,,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL JAYANTIBHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER,	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
46722	FA/2513/2017	17/07/2017	GENERAL MANAGER,,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL BHIKHABHAI DAHAYABHAI,SPECIAL LAND ACQUISITION OFFICER,	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
46723	FA/2514/2017	17/07/2017	GENERAL MANAGER,,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL JAYNTIBHAI GOVINDBHAI,SPECIAL LAND ACQUISITION OFFICER,	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL
46724	FA/2521/2017	17/07/2018	SHARDABEN NAGARBHAI JAMBUKIYA,VARSHABEN NAGARBHAI JAMBUKIYA,PRAKASHBHAI NAGARBHAI JAMBUKIYA,MINOR MANISHABEN NAGARBHAI JAMBUKIYA	MR MOHSIN M HAKIM	RAJESHBHAI DAHYABHAI PADHIYAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,VANITABEN NAGARBHAI JAMBUKIYA	NOTICE SERVED,SERVED BY AFFIX(N),MR NILESH A PANDYA
46725	FA/2523/2017	29/01/2019	MANJULABEN PARBHUBHAI DALPATBHAI MOTHIYARA,RANJANBEN PARBHUBHAI UMESHBHAI SOLANKI,RAJUBHAI PARBHUBHAI SONVIYA,RAMESHBHAI PARBHUBHAI SONVIYA	MR NK MAJMUDAR	BHARATSINH NAGINLAL,AJAYSINH NAGINLAL,GANGABEN WD/O NAGINLAL,SHANTABEN DAHYABHAI WD/O ISHWARBHAI	MR AMAR D MITHANI
46726	FA/2525/2017	27/08/2018	BABU MANJI,RAJA MANJI,SHAMJI MANJI SINCE DECEASED THROUGH HIS LEGAL HEIRS.,JYOTSANABEN SHAMJIBHAI KANSAGARA,RAKESHKUMAR SHAMJIBHAI KANSAGARA,JITENDRAKUMAR SHAMJIBHAI KANSAGARA	UNSERVED EXPIRED (N),MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46727	FA/2526/2017	27/08/2018	RAMBHABEN PUNJABHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46728	FA/2527/2017	17/07/2018	LEGAL HEIRS OF DECEASED KASTURBEN BECHARBHAI,KAMALABEN BECHARBHAI,MANJULABEN BECHARBHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46729	FA/2528/2017	17/07/2018	PURASHOTTAM TEJA KANERIA,DEVSHI TEJA KANERIA	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46730	FA/2529/2017	17/07/2018	LEGAL HEIRS F DECEASED MADHVJI LADHA KANERIA,KANTABEN MADHAVJIBHAI,JITENDRA MADHVJIBHAI,NARENDRA MADHVJIBHAI,BHARAT MADHVJIBHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46731	FA/2530/2017	17/07/2018	HEIRS OF DECEASED JIVBEN HIRABHAI KANERIA,BHIKHUBHAI HIRABHAI THRU POA HOLDER KANTILAL HIRAJIBHAI,LAXMIDAS HIRABHAI THRU POA HOLDER KANTILAL HIRAJIBHAI,VINAYKINT HIRABHAI THRU POA HOLDER KANTILAL HIRAJIBHAI,KIANTILAL HIRABHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46732	FA/2531/2017	17/07/2018	RAJPUT LALITKUMAR KESHAVBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46733	FA/2532/2017	17/07/2018	HEIRS OF DECEASED BHOJA BOVAN HERMA,SAVDAS BHOJABHAI HERMA,PRAVINBHAI BHOJABHAI HERMA THRU POA SAVDAS BHOJABHAI HERMA	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46734	FA/2533/2017	17/07/2018	MADHA BHOVAN HERMA,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46735	FA/2534/2017	17/07/2018	HEIRS OF DECEASED RAJPUT BHANA AMBA,SATIBEN BHANABHAI,SAVDAS BHANABHAI,GOVINDBHAI BHANABHAI,DILIPBHAI BHANABHAI,MAHESH BHANABHAI,BHAVANABEN BHANABHAI,MANJULABEN BHANABHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46736	FA/2535/2017	17/07/2018	MANDANBHAI SIDIBHAI RAJPUT,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46737	FA/2536/2017	17/07/2018	JAGMALBHAI BHANABHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46738	FA/2537/2017	17/07/2018	SAVITABEN GAGJIBHAI,NARENDRA GAGJIBHAI,PRAVIN GAGJIBHAI,VIPUL GAGJIBHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46739	FA/2538/2017	17/07/2018	RAJPUT MANDAN SIDIBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46740	FA/2539/2017	17/07/2018	JAGMALBHAI BHANABHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46741	FA/2540/2017	17/07/2018	SAVITABEN GAGJIBHAI,NARENDRA GAGJIBHAI,PRAVIN GAGJIBHAI,VIPUL GAGJIBHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
46742	FA/2542/2017	27/08/2018	ASSOCIATED CEMENT COMPANIES LIMITED,	VENU H NANAVATY	PORBANDAR MUNICIPALITY,	MR MURALI N DEVNANI
46743	FA/2544/2017	04/09/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HINABEN KAUSHIKBHAI SANGANI - HEIR AND LR OF DECD. KAUSHIK PRABHUDAS SANGANI,PALAK KAUSHIKBHAI SANGANI - HEIR AND LR OF DECD. KAUSHIK PRABHUDAS SANGANI,VIRAL KAUSHIKBHAI SANGANI - HEIR AND LR OF DECD. KAUSHIK PRABHUDAS SANGANI,THAKKAR HEMANTKUMAT TULSIDAS,PRABHUDASBHAI PRANJIVANBHAI SANGANI,KANCHANGAURI PRABHUDAS SANGANI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. RAJKOT	,MR SANDEEP R LIMBANI
46744	FA/2545/2017	04/09/2018	ORIENTAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	DOSTMOHMED SULEMANBHAI KOCHALIA,THAKKAR HEMANTKUMAT TULSIDAS,HEIR OF DECD. KAUSHIK PRABHUDAS - HINABEN KAUSHIKBHAI SANGANI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. RAJKOT	,(MR MAULIK J SHELAT)
46745	FA/2546/2017	03/08/2018	SHAMBHUBHAI ARJANBHAI CHAVDA,	MR VISHAL C MEHTA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI	CHANDRABHAN B. CHAUHAN,GAUTAM FREIGHT PVT. LTD.,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,RULE UNSERVED,MR YOGI K GADHIA
46746	FA/2555/2017	21/08/2018	DARSHANABEN ALPESHBHAI AKTE,	MR.HIREN M MODI	ALPESHBHAI ASHOKBHAI AKTE,DEEPAK KISHORRAO PAVAR,ICICI LOMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED,MR. RAHUL R DHOLAKIA
46747	FA/2560/2017	25/09/2018	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	PARVATIBEN GAURISHANKAR AWASTHI (DELETED),PARIMAL GAURISHANKAR AWASTHI,RAMESHBHAI SOMABHAI NAI,BHAGWANBHAI DESAIBHAI PADHIYAR	,RULE SERVED,RULE UNSERVED,MR MOHMEDSAIF HAKIM
46748	FA/2562/2017	24/08/2017	GUJARAT ELECTRICITY BOARD NOW CONVERTED AS,UTTAR GUJARAT VIJ COMPANY LTD	MR DIPAK R DAVE	JAGDAMBA CEMENT LIMITED,	MR VIPUL S MODI
46749	FA/2563/2017	24/07/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	KAMLESHBHAI INDUBHAI CHAUHAN,BHAVANBHAI JIVABHAI RATHOD,KETANBHAI RAJNIKANT CHAUHAN,BHARATBHAI CHOTUBHAI GOHIL,HIMMATBHAI FATABHAI PADHIYAR,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD	
46750	FA/2564/2017	24/07/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	KARSANBHAI CHOTHABHAI PARMAR,BHAVANBHAI JIVABHAI RATHOD,KETANBHAI RAJNIKANT CHAUHAN,BHARATBHAI CHOTUBHAI GOHIL,HIMMATBHAI FATABHAI PADHIYAR,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46751	FA/2566/2017	28/11/2017	VALLABHBHAI KALYANJI PRAJAPATI,	MR MRUGEN K PUROHIT	DURLABHBHAI LALLUBHAI HALPATI,CHHAGANBHAI RANCHHODBHAI HALPATI,DAYALBHAI BHULABHAI HALPATI,NATHUBHAI NARANBHAI HALPATI,BHAGUBHAI NARANBHAI HALPATI,PREMABHAI NARANBHAI HALPATI,LAXMIBEN D/O NARANBHAI HALPATI,SAVITABEN BABUBHAI HALPATI,VENIBEN CHHIBUBHAI HALPATI,RATANBEN RAMUBHAI HALPATI	,MR MEHUL SHARAD SHAH
46752	FA/2568/2017	11/08/2017	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	SHREESHIVDHARI MAHENDRA PANDE,SHAILADEVI SHREESHIVDHARI PANDE,ANAMIKADEVI MUKESHKUMAR PANDE,ROSHNIKUMARI MUKESHKUMAR PANDE BEING MINOR THROUGH CLAIMANT NO. 3,HIMANSHUKUMAR MUKESHKUMAR PANDE BEING MINOR THROUGH CLAIMANT NO. 3,IBRAHIM JUSAB NODE	,MR.HIREN M MODI
46753	FA/2570/2017	08/09/2017	ILUBEN SIRISHBHAI GOVINDBHAI KUNVAR - LEGAL HEIR OF SIRISHBHAI GOVINDBHAI KUNVAR,MINOR SAMUBHAI SIRISHBHAI KUNVAR - LEGAL HEIR OF SIRISHBHAI GOVINDBHAI KUNVAR,MINOR KALPANABEN SIRISHBHAI KUNVAR - LEGAL HEIR OF SIRISHBHAI GOVINDBHAI KUNVAR,GOVINDBHAI BODABHAI KUNVAR - LEGAL HEIR OF SIRISHBHAI GOVINDBHAI KUNVAR,VELJABEN GOVINDBHAI KUNVAR - LEGAL HEIR OF SIRISHBHAI GOVINDBHAI KUNVAR	MR.HIREN M MODI	RAMDAN HARDEV JAAT,PRABHULAL SUKHDEV JAAT,ORIENTAL INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,RULE UNSERVED,MS. NIYATI K JUTHANI
46754	FA/2578/2017	21/06/2019	ORIENTAL INSRUANCE COMPANY LTD,	MS DIMPLE A THAKER	PANDYA KAUSHALKUMAR YAGNESHKUMAR,BHAGWANDAS ALIAS CHOTUBHAI PARSHURAM SHARMA,RAFIKBHAI MOHAMMEDBHAI SHEIKH	SERVED BY RPAD (N),HCLS COMMITTEE,MR M D RAHEVAR
46755	FA/2601/2017	25/07/2017	UMESH RATILALA SHAH,	MR ANKIT SHAH	BHARAT MAHENDAKUMAR RAWAL,RATILAL JETHALAL HUF,SHANTABEN JAYANTIBHAI SHAH,MANUBHAI KANIYALAL SHAH,VIRENDRA KANIYALAL SHAH,JITENDRA KANIYALAL SHAH,LABSHANKAR BHAGWANDAS RAVAL,LEGAL HEIRS OF JAYRAMDAS CHUHADMAL MEGRAJANI,MAHESH JAYRAMDAS MEGRAJANI,MANOJ JAYRAMDAS MEGRAJANI,LAJWANTIBEN JAYRAMDAS MEGRAJANI	,(MR MB GANDHI),MR CHINMAY M GANDHI
46756	FA/2603/2017	26/07/2017	MANUBHAI KANAIYALAL SHAH,VIRENDRA KANAIYALAL SHAH,JITENDRA KANAIYALAL SHAH	(MR MB GANDHI),MR CHINMAY M GANDHI	BHARAT MAHENDRAKUMAR RAVAL,UMESH RATILAL SHAH,RATILAL JETHALAL SHAH HUF,SHANTABEN JAYANTIBHAI SHAH,LABHSHANKER BHAGWANDAS RAVAL,LEGAL HEIRS OF DECEASED JAIRAMDAS CHUHADMAL MEGRAJANI,MAHESH JAIRAMDAS MEGRAJANI,MANOJ JAIRAMDAS MEGRAJANI,JAYVANTIBEN JAIRAMDAS MEGRAJANI	
46757	FA/2604/2017	26/07/2017	MANUBHAI KANAIYALAL SHAH,VIRENDRA KANAIYALAL SHAH,JITENDRA KANAIYALAL SHAH	(MR MB GANDHI),MR CHINMAY M GANDHI	BHARAT MAHENDRAKUMAR RAVAL,UMESH RATILAL SHAH,RATILAL JETHALAL SHAH HUF,SHANTABEN JAYANTIBHAI SHAH,LABHSHANKER BHAGWANDAS RAVAL,LEGAL HEIRS OF DECEASED JAIRAMDAS CHUHADMAL MEGRAJANI,MAHESH JAIRAMDAS MEGRAJANI,MANOJ JAIRAMDAS MEGRAJANI,JAYVANTIBEN JAIRAMDAS MEGRAJANI	
46758	FA/2605/2017	07/08/2018	VIKRAMBHAI RAYSINGBHAI BARIA,	(CHETANKUMAR K SHAH)	SHRIRAM PARSHANBHAI NAYAK,VINUBHAI CHANDUBHAI RATHVA,ORIENTAL INSRUANCE COMPANY LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR R G DWIVEDI
46759	FA/2610/2017	14/09/2019	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	SANGITABEN SHYAMSUNDAR BUNKAR,MINOR SAPNA SHYAMSUNDAR BUNKAR,SUKHDEVRAM MADANRAM BUNKAR,CHANDRAMATIBEN SUKHDEVRAM BUNKAR,RAJSHIBHAI BHIMABHAI KESHVALA	RULE SERVED,MR HARSHIL C DATTANI,MR. HEMAL SHAH

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46760	FA/2616/2017	19/07/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	LEGAL HEIRS OF DECEASED APPLICANT MAYURBHAI JAYANTILAL JHA,ILABEN MAYURBHAI JHA,RONAK MAYURBHAI JHA,MINOR KRUNAL MAYURBHAI JHA,DEVKADIYA GULAM MUSTUFA FETEBHAI,MANJUR HUSSAIN ALLAUDDIN SARASIYA	,NOTICE SERVED,MR MAKBUL I MANSURI
46761	FA/2618/2017	19/07/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	MINAXIBEN BALDEVBHAI DABHI,AMITKUMAR BALDEVBHAI DABHI,MUKESHKUMAR BALDEVBHAI DABHI,DEVKADIYA GULAM MUSTUFA FETEBHAI,MANJUR HUSSAIN ALLAUDDIN SARASIYA,MAYURKUMAR JAYANTILAL JHA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR MAKBUL I MANSURI,MS VIDHI J BHATT,MR IMTIYAZ I MANSURI
46762	FA/2621/2017	10/11/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR SUNIL B PARIKH	BHAVNABEN DHANJI BADGA (MAHESHWARI),DIVYABEN DHANJI BADGA (MAHESHWARI),KHETABHAI JAKU BADGA (MAHESHWARI),NANBAI KHETABHAI BADGA (MAHESHWARI),HARILAL DAYALAL BARARIYA,DHANJI MAHADEVA AHIR,NEW INDIA ASSURANCE CO. LTD.,HARESHBHAI KANJIBHAI HARIJAN	
46763	FA/2623/2017	31/08/2017	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	MANISHABEN WD/O NILESHKUMAR NATVARSINH DHARIYA,MINOR VISHVAJIT NILESHKUMAR DHARIYA,MINOR YASHRAJ NILESHKUMAR DHARIYA,NATVARSINH NATHUSINH DHARIYA,RAMILABEN NATVARSINH DHARIYA,NIRAJ SHANTILAL CHAUHAN	
46764	FA/2629/2017	26/07/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	IBRAHIMBHAI MOHMADBHAI DHAMERIYA,VANRAJ VALKUBHAI,AASUTOSHBHAI BHARATBHAI JADEJA,PATEL SIDDIK ISMAIL,ISMAIL MAHMAD KULANA,NATIONAL INSURANCE COMPANY LTD.	
46765	FA/2657/2017	02/08/2017	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	RAIMALBHAI HIRABHAI MAHESHVARI,LALJIBHAI MAVJIBHAI BALASHARA,GUJARAT STATE ROAD TRANSPORT CORPORATION,HIREN VISRAMBHAI BAMBHANIYA	,MS SEJAL K MANDAVIA
46766	FA/2668/2017	02/12/2019	MINOR OMKARSINH BALBHADRASINH RANA,	MR YASH N NANAVATY	BALBHADRASINH RAGHUVIRSINH RANA,	MR ASHISH M DAGLI
46767	FA/2674/2017	11/07/2018	MINABEN MAMU RABARI,VIRAMBHAI MAMU RABARI	MR. HEMAL SHAH	KANABHAI PARBAT AYAR,NEW INDIA ASSURANCE CO. LTD.,IBRAHIM ALLARAKHA VORA,NARESHKUMAR G. GUPTA,UNITED INDIA INSURANCE COMPANY LIMITED. THRO'	RULE SERVED,MR SUNIL B PARIKH,MR MAKBUL I MANSURI,MR RATHIN P RAVAL
46768	FA/2675/2017	11/07/2018	NANDUBA BHARAJI SODHA,SAVAISINGH BHARAJI SODHA,TANUBHA BHARAJI SODHA	MR. HEMAL SHAH	KANABHAI PARBAT AYAR,NEW INDIA ASSURANCE CO. LTD.,IBRAHIM ALLARAKHA VORA,NARESHKUMAR G. GUPTA,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED,MR SUNIL B PARIKH,MR MAKBUL I MANSURI,MR RATHIN P RAVAL
46769	FA/2677/2017	13/06/2019	MOHD. IDRISH MOHD. ISMAIL ANSARI,NAIMAKHATUN MOHD. IDRISH ANSARI	MR.HIREN M MODI	KAMALUDDIN ALIAS KAMRUDDIN ABDUL AHMED SHEIKH,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	DISMISSED FOR NON PROSECUTION,MR NILESH A PANDYA
46770	FA/2678/2017	10/08/2017	BHARATI AXA GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	AMRATBHAI PASHABHAI PATEL,RAGINIBEN VASANTBHAI WD/O VASANTBHAI RAMABHAI,MINOR PATEL HELINKUMAR VASANTBHAI	

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46771	FA/2687/2017	07/09/2017	AJAY ALIAS PARESHBHAI ISHWARBHAI THAKAR,	MR SHUSHIL R SHUKLA	THAKORBHAI SOMABHAI RANA,SURESHBHAI SHANKARBHAI VALMIK,ORIENTAL INSRUANCE COMPANY LTD,LEGAL HEIR OF DECEASED TEJASHKUMAR PRAFULBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD	NOTICE NOT RECD BACK,MR VC THOMAS
46772	FA/2688/2017	02/11/2017	DIVISIONAL CONTROLLER,,	MR HARDIK C RAWAL	HEMABEN DINESHCHANDRA PANDYA,RAHUL DINESHCHANDRA PANDYA,MEHUL DINESHCHANDRA PANDYA,JATIN DINESHCHANDRA PANDYA	MR MOHSIN M HAKIM
46773	FA/2694/2017	10/08/2018	HEIRS AND LEGAL REPRESENTATIVE OF DECEASED JAGDISHBHAI CHHATRASINH PARMAR,CHHATRASINH MANGUBHAI PARMAR,SAVITABEN CHHATRASINH PARMAR,BHURIBEN CHHATRASINH PARMAR,KALPANABEN CHHATRASINH PARMAR	MR HK THAKOR	FIROZBHAI YUSUFBHAI MANSURI,AARIFMIYA BABUMIYA SINDHA,RELIANCE GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR VIBHUTI NANAVATI
46774	FA/2695/2017	02/08/2018	SIKANDARKHAN ALIMARDANKHAN PATHAN (DELETED VIDE EX.17),MAJITKHAN SIKANDARKHAN PATHAN,AJITKHAN SIKANDARKHAN PATHAN	MR MAKBUL I MANSURI	SHABBIRBHAI YUSUFBHAI SHAIKH,NASIRKHAN MURTUJAKHAN PATHAN,NATIONAL INSURANCE COMPANY LTD.	MR UM SHASTRI,MR GC MAZMUDAR,MR HG MAZMUDAR
46775	FA/2696/2017	11/09/2018	PRABHATBHAI KALUBHAI KOLI,BHOPATBHAI PRABHATBHAI KOLI	MR MAKBUL I MANSURI	RAMSINGBHAI GALSING MANDLAV,RADHESHYAM FULCHAND AGRAWAL,NATIONAL INSURANCE COMPANY LTD.	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR. ALKESH N SHAH
46776	FA/2700/2017	18/09/2017	HASMUKHBHAI GIRDHARLAL PATEL,	MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH	LAKHABHAI VASTABHAI RABARI,HARSHADBHAI AMBALAL PATEL,MINAXIBEN HARSHADKUMAR PATEL,RAJENDRABHAI KHODIDAS PATEL,AMRUTBHAI KHODIDAS PATEL	
46777	FA/2703/2017	05/09/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	RAKESHBHAI KESHUBHAI BHABHOR,GUMANBHAI NANABHAI BARELA,DINESHBHAI BALWANTRAI PATHAK	NOTICE SERVED,NOTICE UNSERVED,MR MOHSIN M HAKIM
46778	FA/2720/2017	04/08/2017	G.M.D.C. AMBAJI YOJANA,	MR.VARUN K.PATEL	LEGAL HEIRS OF DECEASED BHIKHA KALA,KANAJI BHIKHAJI AND LEGAL HEIRS OF KANAJI BHIKHAJI,KODARVI (THAKOR) SHANTABEN KANAJI,KODARVI (THAKOR) GANESHBHAI KANAJI,KODARVI (THAKOR) CHAMPABEN KANAJI,KODARVI (THAKOR) LEELABEN KANAJI,KODARVI (THAKOR) MANGUBEN KANAJI,THE DEPUTY COLLECTOR	
46779	FA/2724/2017	11/09/2017	DEVANGBHAI KIRTIBHAI CHOKSI,	MR AMAR D MITHANI	.,	GOVERNMENT PLEADER,DR VENUGOPAL H PATEL
46780	FA/2787/2017	11/07/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BALDAS RABHUBHAI NATHUBHAI,SUNILBHAI KATHRANI,NEW INDIA ASSURANCE CO. LTD.,HARISH VAGHJI HIRANI (PATEL),RAKESH HANSRAJ TAHILIANI	NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR,(MR NIKHIL S KARIEL),MR. HARDEEP L MAHIDA,A R ROCKEY
46781	FA/2788/2017	26/06/2018	SHAKTISINH PRAVINSINH JADEJA,	MR PREMAL S RACHH	BHUPAT MALABHAI SANIYA,NEW UNITED INDIA INSURANCE CO.	NOTICE SERVED BY DS,MR VIBHUTI NANAVATI
46782	FA/2789/2017	16/11/2017	BINABEN NARESHBHAI HARSORA,NARESHBHAI RANCHODBHAI HARSORA,KINJAL NARESHBHAI HARSORA	MR PREMAL S RACHH	JAGDISHBHAI JETHABHAI NAGPAL,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR NITIN M AMIN,MR YOGI K GADHIA

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46783	FA/2791/2017	04/09/2017	NEW INDIA ASSURANCE CO. LTD.,	MR SANDIP C SHAH	HIRABEN MAVJIBHAI PARMAR,ASHOKBHAI KESHAVLAL CHANDAVAN	
46784	FA/2795/2017	26/12/2018	AJAYBHAI VITTHALBHAI PATANI,	(MR PARESH M DARJI)	SOBRANSINH SHRIRAMDAYAL ZALA (DELETED),SURESHBHAI AMULAKBHAI PATEL,RELIANCE GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI
46785	FA/2800/2017	29/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	RAMESHBHAI VIRJIBHAI MAKWANA,MAHEBUB MALEK	NOTICE UNSERVED,MR. HEMAL SHAH
46786	FA/2812/2017	24/02/2020	SHANABHAI POPATBHAI BHARWAD,	KARTIKKUMAR K JOSHI	BALLARD PROJECT PVT LTD,JIVAJI VIRAJI THAKOR,BADARJI VIRAJI THAKOR,PASHIBEN WD/O VIRAJI THAKOR,KESHIBEN BECHARJI THAKOR,AMBALAL BECHARJI THAKOR,SARLABEN BECHARJI THAKOR,HIRABEN BECHARJI THAKOR,SAJANBEN WD/O JAYNTIBHAI BECHARBHAI	RULE SERVED,DECEASED LITIGANT,DIGPALSNGH H RATHORE
46787	FA/2813/2017	09/08/2017	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BASHIRBHAI USMANBHAI DESAI,BASHIRBHAI USMANBHAI DESAI,DANABHAI VIRABHAI DULERA (CHAVDA)	
46788	FA/2814/2017	09/08/2017	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BASHIRBHAI USMANBHAI DESAI,BASHIRBHAI USMANBHAI DESAI,KHIMJIBHAI MAVJIBHAI MADHVI,MULJIBHAI KHIMJIBHAI MADHVI,POPATBHAI KHIMJIBHAI MADHVI	
46789	FA/2815/2017	09/08/2017	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BASHIRBHAI USMANBHAI DESAI,BASHIRBHAI USMANBHAI DESAI,SOLANKI KARSHANBHAI KHIMABHAI,SOLANKI PURIBEN KARSHANBHAI	
46790	FA/2844/2017	16/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	ASHOKBHAI BHALABHAI PARMAR,COMMISSIONER OF HEALTH AND MEDICAL SUPERINTENDENT,PANDHARINATH SAKHARI WAGACHAUWRE,CHOLAMANDALAM GENERAL INSURANCE CO. LTD. DELETED VIDE EXH.25	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE UNSERVED,MR. HEMAL SHAH
46791	FA/2845/2017	16/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	MANSUKHBHAI PITHABHAI MAKWANA,COMMISSIONER OF HEALTH AND MEDICAL SUPERINTENDENT,PANDHARINATH SAKHARI WAGHCHAUWRE,CHOLA MANDALAM GENERAL INSURANCE COMPANY LTD. DELETED VIDE EXH.25	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE UNSERVED,MR. HEMAL SHAH
46792	FA/2846/2017	16/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	HALIMABEN NURMAMADBHAI KALADIYA,COMMISSIONER OF HEALTH AND MEDICAL SUPERINTENDENT,PANDHARINATH SAKHARI WAGHCHAUWRE,CHOLAMANDALAM GENERAL INSURANCE CO. LTD. (DELETED VIDE EXH.23)	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE UNSERVED,MRS NISHA M PARIKH,HCLS COMMITTEE
46793	FA/2847/2017	16/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR R G DWIVEDI	VINUBEN DANABHAI CHAVDA,MINOR GOPALBHAI DANABHAI CHAVDA,MINOR ASHWINBHAI DANABHAI CHAVDA,MINOR BADALBHAI DANABHAI CHAVDA,COMMISSIONER OF HEALTH AND MEDICAL SUPERINTENDENT,PANDHARINATH SAKHARI WAGHCHAUWRE,CHOLAMANDALAM GENERAL INSURANCE CO. LTD. DELETED VIDE EXH.29	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
46794	FA/2852/2017	18/07/2018	PATEL KAILASBEN UPENDRABHAI,PATEL DIMPLEBEN UPENDRABHAI,PATEL KETKIBEN UPENDRABHAI,PATEL PARIMAL UPENDRABHAI	MR UMANG H OZA,J N BAROT	NATUBHAI MADHABHAI SOLANKI,NATIONAL INSURANCE COMPANY LTD.	RULE SERVED,MR SUNIL B PARIKH
46795	FA/2854/2017	01/09/2017	JIGNESHBHAI VINODBHAI PATEL,	MS TEJAL A VASHI	NEELAMBEN JIGNESHBHAI PATEL,	MS ANUJA S NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46796	FA/2856/2017	13/06/2019	CHANDAN STEEL LTD.,	MR HARDIK C RAWAL,MRS MH RAWAL	AMOGH MUKUND KARULKAR,MUGDHA MUKUND KARULKAR W/O KAUSTUBH MULE,MANGALKARI DEVELOPERS,PARSHUTTAM DAYARAM MANGE ALIAS PARSHUTTAM DEYAT BHANUSALI,KETAN JHAVERCHAND KARANI,SHAH KANTILAL VISANJI GADA,MEGHJI DEVJI KHATRI (NIRMAL),DHARMESH SHANTILAL LAPASIYA,KISHOR RATANSI SHAH (DEDHIA)	RULE SERVED,RULE UNSERVED,JAY J JANI
46797	FA/2866/2017	22/08/2017	DEVESH RAMESHBHAI PATEL,	MR PARTHIV B SHAH	ARPITA W/O DEVESHBHAI PATEL D/O HASMUKHBHAI BHAGUBHAI PATEL,	MS ARCHANA R ACHARYA
46798	FA/2872/2017	22/09/2017	PRAVINBHAI MULSHANKAR SUTHAR,VIPULKUMAR PRAVINBHAI SUTHAR,VIKASKUMAR PRAVINBHAI SUTHAR	MR VAIBHAV N SHETH	GOVINDKUMAR S/O SATYANARAYAN,NATIONAL INSURANCE COMPANY LTD.	,(MR MAULIK J SHELAT)
46799	FA/2873/2017	19/06/2018	ALLAHRAKHA ABDULKARIM MANSURI,	MR GC MAZMUDAR,VISHWESHWAR P PUJARA	AKBARHUSSAIN GULAMRASUL MANSURI,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED,MR PALAK H THAKKAR
46800	FA/2878/2017	27/09/2017	BABULAL HIRACHAND SHAH,	MR CHETAN K PANDYA	DINESHBHAI RANCHHODBHAI PATEL,ANILKUMAR RATILAL KACHHDIYA,HAJABHAI JETHABHAI BHARAVAD,GUNVANTBHAI @ JASHVANTBHAI ISHWARBHAI PATEL	
46801	FA/2879/2017	08/09/2017	HARIBHAI CHHAGANBHAI BHARWAD,LAGHRABHAI CHHAGANBHAI BHARWAD,NANUBHAI CHHAGANBHAI BHARWAD,SAMATBHAI CHHAGANBHAI BHARWAD	MR TATTVAM K PATEL	HEIRS OF D/O DECEASED RAHIMUNNISHA ASGARHUSEN BUKHARI @ SAIYAD,TAJMULHUSAIN ASRAFHUSAIN,SAIYADAKHTAR ASRAFHUSAIN,AFZULNNISHA ASRAFHUSAIN,ANISHZAHERA ASRAFHUSAIN,TANVIRFATEMA ASRAFHUSAIN,HEIRS OF D/O DECEASED ANWARUNNISHA ASGARHUSEN BUKHARI & SAIYAD,MURTUZAHUSEN MOHMMAD KAZIM BUKHARI,HEIRS OF DECEASED NAZIR AHMAD MOHMMAD KAZIM BUKHARI,ABEDAKHATUN WD/O NAZIR AHMAD MAHMMAD KAZIM BUKHARI,MOHMADZAHIR NAZIRHMAD,RAZIHAIDAR NAZIRAHMAD,HEIRS OF DECEASED MOHMAD BAKAR ASGARHUSEN BUKHARI & SAIYAD,KUTBIBEGAM WD/O MOHMMAD BAKAR,NAIMAHMAD MOHMMAD BAKAR,FAZALAHMAD MOHMMAD BAKAR,RAIZWANASGAR MOHMMAD BAKAR,MUMTAZFATIMA MOHMMAD BAKAR,HEIRS OF DECEASED MOHMMAD SAZAD ASGARHUSEN BUKHARI @ SAIYAD,MAHEBUBALI MOHMMAD SAZAD,TAUSIB AHMAD MOHMMAD SAZAD,JISANHAIDAR MOHMMAD SAZAD,TAHINIYAT MOHMMAD SAZAD,RASIDABANU ASGARHUSAIN BUKHARI @ SAIYAD,ZAKERABANU ASGARHUSAIN BUKHARI @ SAIYAD,AMTULLAFATEMA ASGARHUSAIN BUKHARI@ SAIYAD,KHURSHID ABBAS ASGARHUSAIN BUKHARI @ SAIYAD,HAMID ABBAS ASGARHUSAIN BUKHARI @ SAIYAD,NANDLAL BHIKHBHAI TRADA	
46802	FA/2881/2017	11/08/2017	NEW INDIA ASSURANCE CO. LTD.,	MR SUNIL B PARIKH	MAHAVIRSINH HARUBHA VAGHELA,VANITABHA ALIAS VARSHABHA MAHAVIRSINH VAGHELA,RAGHUBHA DILUBHA CHUDASMA,YOGENDRASINH DILUBHA CHUDASMA	
46803	FA/2883/2017	17/07/2018	SUJATABEN VIJAYKUMAR SINHA,SHRUTIKABEN VIJAYKUMAR SINHA,KRITIKABEN VIJAYKUMAR SINHA	MR.HIREN M MODI	VAJUBHAI MANGALBHAI VAZA,AMBUJA CEMENTS LIMITED,NEW INDIA ASSURANCE CO. LTD.	,MR VIBHUTI NANAVATI,MR KETAN D SHAH
46804	FA/2902/2017	04/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAMESHBHAI BALUBHAI DHODIA (DELETED),BALIBEN RAMESHBHAI DHODIA,THE OPP.NO. 1 HAS BEEN PASSED AWAY IN THE SAID ACCIDENT,GOVERNMENT OF GUJARAT	,GOVERNMENT PLEADER,MR.HIREN M MODI
46805	FA/2905/2017	08/10/2018	VINODBHAI DHUMSINGBHAI VANZARA,	MR.HIREN M MODI	NATVARBHAI UDESING VANZARA,UNITED INDIA ASSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR P P LAKHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46806	FA/2906/2017	08/10/2018	DINESHBHAI KHEMABHAI VANZARA,	MR.HIREN M MODI	NATVARBHAI UDESING VANZARA,UNITED INDIA ASSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR P P LAKHANI
46807	FA/2910/2017	30/01/2020	SOMABHAI SAKHURBHAI RATHOD,	MR MOHSIN M HAKIM	PRABHUDAS CHUNILAL SALAR,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MRS VASAVDATTA BHATT
46808	FA/2915/2017	27/06/2018	RELIANCE GENERAL INSURANCE COMPANY LTD RAJKOT,	MR VIBHUTI NANAVATI	BHAVESHBHAI PRAVINCHANDRA RUPAREL,RAJESHWARIBEN DIPAKBHAI DAKI WIFE OF THE DECEASED,MINOR UMANG DIPAKBHAI DAKI SON OF THE DECASED,MINOR UJALA DIPAKBHAI DAKI,NANUBHAI LAKHMANBHAI DAKI FATHER OF THE DECEASED,VALIBEN NANUBHAI DAKI MOTHER OF THE DECEASED,JITENDRABHAI NANUBHAI DAKI BROTHER OF THE DECEASED	RULE SERVED,MR. HEMAL SHAH
46809	FA/2929/2017	22/08/2017	NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	DEVALBEN MURJI GADHAVI (BAROT),PRAVINSINH DHUKHJI JADEJA,SATISH VALJI CHHANGA	,MR.HIREN M MODI
46810	FA/2932/2017	23/08/2017	ARUNABEN KANTIBHAI PARMAR,	(MR PARESH M DARJI)	SAVITABEN KANTIBHAI PATEL,ARVINDBHAI SHANABHAI PATEL,NATIONAL INSURANCE COMPANY LTD.,SHRUTIBEN KANTIBHAI PARMAR,NATIONAL INSURANCE COMPANY LTD.	,MR VC THOMAS
46811	FA/2933/2017	27/06/2018	JASHWANSINH KATHUSINH CHAVDA,	MR MOHSIN M HAKIM	ARVINDBHAI DALPATSINH PARMAR,NEW INDIA INSURANCE COMPANY LTD	NOTICE UNSERVED,MR YOGI K GADHIA
46812	FA/2936/2017	17/01/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR R G DWIVEDI	KOKILABEN BHARATBHAI NAKAR,MANIBEN MANISHANKAR NAKAR,HITESHBHAI BHARATBHAI NAKAR,BAVA PRABHUDAS JIVANDAS,RAMJIBHAI GOVINDBHAI RATHOD	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
46813	FA/2942/2017	29/06/2018	DHANABHAI FULABHAI RATHWA,SAVITABEN DHANABHAI RATHWA	(CHETANKUMAR K SHAH)	RAJENDRABHAI N. PAWAR,SNEHAL DILIPBHAI PANDYA (SHREEJI TRANSPORT CO.),UNITED INDIA INSURANCE COMPANY LIMITED.,SACHLABHA RAJPARABHA MANEK,AARIFBHAI HUSENBHAI MAJOTHI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR VC THOMAS,MR TANMAY B KARIA
46814	FA/2946/2017	20/11/2017	HITESH ISHWARBHAI PATEL,	NIRAV C BHATT	VAISHALI HITESHBHAI PATEL,	(MR NIKHIL S KARIEL)
46815	FA/2948/2017	22/08/2017	SHRIRAM GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RUKHIBEN DHANABHAI RAVAL,ARVINDBHAI DHANABHAI RAVAL,KANAKSINH FULABHAI SODHA,VIKRAMBHAI FATABHAI PARMAR	,MR.HIREN M MODI,MR.SANAT B PANDYA
46816	FA/2950/2017	13/07/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR. RAHUL R DHOLAKIA	SHARDABEN WD/O DECEASED LAXMANSINH DAMSINH JADAV,ASHWINBHAI LAXMANSINH JADAV,NANDABEN DAMSINH JADAV,MINABEN PRAGNESHBHAI PARMAR,PUNAMSINH FATESINH PARMAR (DELETED),RANJITKUMAR FATESINH PARMAR	DELETED,RULE SERVED,MR HARSHADRAY A DAVE
46817	FA/2954/2017	07/11/2017	VIDHIBEN D/O CHHANABHAI ANANDBHAI SAVAJ AND W/O ANILKUMAR G. SHIYANI,	MR NIRAV C SANGHAVI,MR. KISHAN H DAIYA	ANILKUMAR GORDHANBHAI SHIYANI,	MR BOMI H SETHNA
46818	FA/2955/2017	01/11/2017	RANJANBEN CHANDRASINH RATHWA,	MR SP MAJMUDAR	LAXMIBEN VECHLABHAI RATHWA,SENAPATI SHRI STATE RESERVE POLICE FORCE	GOVERNMENT PLEADER,NOTICE SERVED,HL PATEL ADVOCATES
46819	FA/2957/2017	13/08/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DINESHBHAI JITARABHAI BHIL,NARENDRASINH RATANSINH RAOLJI	NOTICE SERVED,(MR PARESH M DARJI)
46820	FA/2958/2017	06/09/2017	PATEL RITESHBHAI RAJESHBHAI,	MR SHAILESH C SHARMA	PATEL ARCHANABEN RITESHBHAI,	

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46821	FA/2961/2017	15/10/2018	SHARDABEN JASHUBHAI BARAIYA W/O LATE JASHUBHAI SHANKARBHAI BARAIYA,MINOR VIVEK JASHUBHAI BARAIYA,MINOR PRIYA JASHUBHAI BARAIYA	MR VIRAL V DAVE,MR YOGESH P DAVE	-,	GOVERNMENT PLEADER,DR VENUGOPAL H PATEL
46822	FA/2969/2017	09/07/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOHSINMIYA ABBASMIYA BELIM,ROSHANBANU MOHSINMIYA BELIM,IMRANALI JAVARALI SAIYAD,IKBALHUSHEN VAYADALI SAIYAD	NOTICE SERVED,MR.HIREN M MODI
46823	FA/2972/2017	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	LALJI TEJAJI THAKOR,RANABHAI SHIVABHAI PRAJAPATI,HARCHANDBHAI TAKHUBHAI RAVAL	RULE SERVED,MR JM BAROT
46824	FA/2973/2017	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	LALJI TEJAJI THAKOR,RANABHAI SHIVABHAI PRAJAPATI,KAMALABEN GANDALA RAVAL	RULE SERVED,MR JM BAROT
46825	FA/2975/2017	16/03/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	ARUNABEN W/O KIRANBHAI GAJJAR,KIRANBHAI S/O JASHBHAI GAJJAR,IRFANBHAI GAFARBHAI SIDA,FAIZALBHAI MOHAMADBHAI RAVAKDA	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR R.K.MANSURI
46826	FA/2983/2017	19/09/2017	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	VIMLABEN BABULAL JOSHI,ORIENTAL INSURANCE COMPANY LTD.	
46827	FA/2984/2017	19/09/2017	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	VANITABEN ASHOKBHAI JOSHI,ORIENTAL INSURANCE COMPANY LTD.	
46828	FA/2985/2017	19/09/2017	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	JAYABEN BALKRISHNA JOSHI,ORIENTAL INSURANCE COMPANY LTD.	
46829	FA/2986/2017	19/09/2017	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	BALKRUSHNABHAI AMBASHANKARBHAI,ORIENTAL INSURANCE COMPANY LTD.	
46830	FA/2987/2017	19/09/2017	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	HANSABEN MAHESHBHAI JOSHI,ORIENTAL INSURANCE COMPANY LTD.	
46831	FA/2988/2017	19/09/2017	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	MAHESHBHAI AMBASHANKARBHAI JOSHI,ORIENTAL INSURANCE COMPANY LTD.	
46832	FA/2991/2017	11/09/2017	DHARMARAJ CONSTRUCTION (A PARTNERSHIP FIRM ITS OWNER MR. DHARMESHBHAI ASHOKBHAI DESAI),DHARMARAJ CONSTRUCTION (A PARTNERSHIP FIRM ITS OWNER MRS. PRITIBEN RAJESHBHAI DESAI)	MR ABHISHEK M MEHTA	PRADEEP DHIREJLAL JAISWAL,	
46833	FA/2993/2017	24/08/2017	VALAND GORDHANBHAI SOMABHAI,VALAND DESAIBHAI SHANABHAI	MR SHITAL R PATEL	VINODBHAI NARSINHBHAI PATEL,AYUSH JITENDRABHAI PATEL	
46834	FA/2999/2017	05/12/2018	KUSUMBEN GOPALBHAI BALDHA,	MR TUSHAR L SHETH,FORAM T SHETH	GUJARAT STATE ROAD TRANSPORT CORPORATION,GOPALBHAI MOHANBHAI BALDHA,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MRS VASAVDATTA BHATT,MR DAKSHESH MEHTA
46835	FA/3002/2017	08/09/2017	AMAL LIMITED,	NANAVATI ASSOCIATES	KIRTI INFRASTRUCTURE LIMTED,SANAT V. PANDYA	,MR CHIRAG B PATEL
46836	FA/3005/2017	14/08/2018	HARIJAN BADHA DESA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46837	FA/3006/2017	27/06/2018	RAIBEN SHANTILAL RABARI,MAHESHBHAI SHANTILAL RABARI,RAJUBHAI SHANTILAL RABARI,MANIBEN SHANTILAL RABARI,GOPALBHAI @ NARAYANBHAI SHANTILAL RABARI,LALJIBHAI RANCHODBHAI RABARI,RATILAL RANCHODBHAI RABARI	MR ASIM J PANDYA	IQBALHUSEN ISMAILBHAI DURVESH,	MR SP MAJMUDAR,MR. HJ KARATHIYA
46838	FA/3007/2017	27/06/2018	RAIBEN SHANTILAL RABARI,MAHESHBHAI SHANTILAL RABARI,RAJUBHAI SHANTILAL RABARI,MANIBEN SHANTILAL RABARI,GOPALBHAI @ NARAYANBHAI SHANTILAL RABARI,LALJIBHAI RANCHODBHAI RABARI,RATILAL RANCHODBHAI RABARI	MR ASIM J PANDYA	IBRAHIMBHAI ABDULBHAI BANDWALA,ISMAILBHAI ABDULBHAI BANDWALA,HANIFBHAI ABDULBHAI BANDWALA,SAIDBHAI ABDULBHAI BANDWALA	MR SP MAJMUDAR,MR. HJ KARATHIYA
46839	FA/3013/2017	12/10/2017	KRUTIKABEN VIJAYBHAI PATEL,	SAHIL B TRIVEDI	BHAVINBHAI HARSHADBHAI PATEL,SANKETBHAI VINODBHAI PATEL	,DS AFF.NOT FILED (N)
46840	FA/3015/2017	26/06/2018	RANCHODBHAI KANJIBHAI BHAGAT,	MR DHRUV K DAVE	MEERABEN RANCHODBHAI BHAGAT D/O SUNJIBHAI RATHWA,	MR P P MAJMUDAR

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46841	FA/3024/2017	29/08/2018	HEMLATABEN W/O HARSHADBHAI SUTARIYA AND D/O NARANBHAI LAKHABHAI CHAUHAN,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	HARSHAD MAHENDRABHAI SUTARIA,	MR AMRISH K PANDYA
46842	FA/3026/2017	26/06/2018	NEW INDIA ASSURANCE CO. LTD.,	MR YOGI K GADHIA	LALUBHA RATANJI JADEJA,RANGANI ISHWAR BHIMJI,RANGANI KAMLESH BHIMJI	NOTICE SERVED,HL PATEL ADVOCATES
46843	FA/3029/2017	07/02/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RAJKUMAR JANAKSINH RAJ,MINOR MITRAJSINH HARSADKUMAR RAJ	RULE SERVED
46844	FA/3030/2017	28/09/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ASHOKBHAI KALUBHAI SHIYAL,WIDOW SAVITABEN BABUBHAI BARAIYA,ARVIND BABUBHAI BARAIYA,RAMILABEN BABUBHAI BARAIYA,MANISHABEN BABUBHAI BARAIYA,KISHAN BABUBHAI BARAIYA,BACHUBHAI DEVAYATBHAI BARAIYA (DELETED),NANDEBEN BACHUBHAI BARAIYA	,NOTICE NOT RECD BACK,MR RAJESH P MANKAD
46845	FA/3042/2017	10/09/2018	NATIONAL INSURANCE COMPANY LTD.,	MR SUNIL B PARIKH	DILIPKUMAR KASHIRAM PATEL,NARESHBHAI PURUSHOTTAMBHAI PATEL,MAHENDRABHAI BHAICHANDBHAI PATEL	RULE SERVED,MR ANKIT SHAH
46846	FA/3047/2017	15/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	SUMITRABEN MUKESHBHAI PATEL - WIFE OF THE DECEASED.,MINOR DHAVAL MUKESHBHAI PATEL - SON OF THE DECEASED.,JAMNABEN ISHWARBHAI PATEL - MOTHER OF THE DECEASED.	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46847	FA/3048/2017	15/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	AMINABANU ABDULLAKHAN PATHAN - WIFE OF THE DECEASED.,KAYUMKHAN ABDULLAKHAN PATHAN - SON OF THE DECEASED.	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46848	FA/3049/2017	20/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	ABDUL IQBALBHAI CHOVET,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46849	FA/3050/2017	15/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	JOSHNABEN MANJIBHAI RATHOD - WIFE OF THE DECEASED.,CHANDUBHAI MANJIBHAI RATHOD - SON OF THE DECEASED.,TINABEN MANJIBHAI RATHOD - DAUGHTER OF THE DECEASED.	NOTICE SERVED,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46850	FA/3051/2017	15/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	JAGDISHBHAI RAMDAYAL BHAIYAJI,	NOTICE SERVED,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46851	FA/3054/2017	16/11/2017	KESHRISINH JESANGBHAI PARMAR,	MR HARNISH V DARJI	VIMLABEN SHANBHAI PARMAR,MANIBEN MAGANBHAI JADAV,UJAMBEN RAMESHBHAI RAJPUT,SHANTABEN SHANKARBHAI JADAV,KASHIBEN HIMATBHAI GOHEL,MANUBHAI MELABHAI PADHIYAR,DINESHBHAI ASHABHAI PATEL	NOTICE SERVED,MR PS CHAMPANERI
46852	FA/3057/2017	08/11/2017	NISHABEN SHARADBHAI MEHTA D/O VINODCHANDRA DESAI,	MR BH SOLANKI	SHARADBHAI BHAILALBHAI MEHTA,	MR MEHUL SHARAD SHAH
46853	FA/3058/2017	05/12/2018	SAMDARBEN RAJABHAI THAKOR,RAMESH RAJABHAI THAKOR,SHARDABEN RAJABHAI THAKOR,JINABHAI RAJABHAI THAKOR,VINODBHAI RAJABHAI THAKOR,DINESH RAJABHAI THAKOR,DIWALIBEN RAJABHAI THAKOR	MR.HIREN M MODI	RAJESHBHAI MANSANGBHAI THAKOR,PRABHURAM GOPALJI THAKKAR,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	,NOTICE SERVED,MR. RAHUL R DHOLAKIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46854	FA/3071/2017	06/09/2017	DEPUTY GENERAL MANAGER,,	MR RITURAJ M MEENA	LEGAL HEIRS OF LATE MR. PATEL MANEKLAL SHANKARLAL,PATEL SAVITABEN MANEKLAL,PATEL ARVINDBHAI MANEKLAL,PATEL MADHUBEN MANEKLAL,PATEL DHARMISHTHABEN MANEKLAL,SPECIAL LAND ACQUISITION OFFICER	,(MR H A SHAH),J K GANDHI
46855	FA/3072/2017	06/09/2017	DEPUTY GENERAL MANAGER,,	MR RITURAJ M MEENA	PATEL BADEVBHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	,(MR H A SHAH),J K GANDHI
46856	FA/3073/2017	06/09/2017	DEPUTY GENERAL MANAGER,,	MR RITURAJ M MEENA	PATEL KANTABEN SHAKRABHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR H A SHAH),J K GANDHI
46857	FA/3074/2017	06/09/2017	DEPUTY GENERAL MANAGER,,	MR RITURAJ M MEENA	PATEL DASHRATHBHAI UGRABHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR H A SHAH),J K GANDHI
46858	FA/3075/2017	06/09/2017	DEPUTY GENERAL MANAGER,,	MR RITURAJ M MEENA	LEGAL HEIRS OF LATE MR. PATEL SHAMBHUBHAI GOVABHAI,PATEL SAVITABEN SHAMBHUBHAI,PATEL PRAKASHBHAI SHAMBHUBHAI,PATEL RITABEN SHAMBHUBHAI,PATEL SONALBEN SHAMBHUBHAI,PATEL VARSHABEN SHAMBHUBHAI,SPECIAL LAND ACQUISITION OFFICER	,(MR H A SHAH),J K GANDHI
46859	FA/3084/2017	14/08/2018	SAJAN DEVA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46860	FA/3085/2017	12/12/2019	VAGHRI MOHAN DEVSI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46861	FA/3086/2017	12/12/2019	GOVIND DEVA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46862	FA/3087/2017	12/12/2019	HARIJAN RUDA LAKHMAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46863	FA/3088/2017	12/12/2019	HARIJAN KARSAN LAKHMAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46864	FA/3089/2017	14/08/2018	SAVJI GORA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46865	FA/3090/2017	29/08/2018	HEMLATABEN W/O HARSHADBHAI SUTARIYA AND D/O NARANBHAI LAKHABHAI CHAUHAN,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	HARSHAD MAHENDRABHAI SUTARIA,	RULE NOT RECD BACK,MR AMRISH K PANDYA
46866	FA/3091/2017	14/08/2018	KANTILAL HAJABHAI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46867	FA/3092/2017	14/08/2018	HARIJAN KHODA DAYA,HARIJAN MERAM DAYA,HEIRS OF DECEASED HARIJAN DEVA DAYA,HARIJAN KABA DEVA	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46868	FA/3094/2017	06/09/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	VIPULGIRI YOGENDRAGIRI GOSWAMI,UJIBEN RAMJIBHAI BHALIYA,VALLABHBHAI RAMJIBHAI BHALIYA,CHETANBHAI RAMJIBHAI BHALIYA	
46869	FA/3096/2017	28/09/2017	KANDLA EXPORT CORPORATION,PRAVIN SUKHRAJ SINGHVI	MR. ARCHIT P JANI	OCI CORPORATION,SUKHRAJ AMARCHAND SINGHVI	,SHARDUL AMARCHAND MANGALDAS AND CO
46870	FA/3097/2017	28/09/2017	OSWAL SALT CHEMICAL INDUSTRIES,ASHOK AMARCHAND SINGHVI,JITENDRA SUKHRAJ SINGHVI	MR. SAHIL M SHAH	OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO
46871	FA/3098/2017	28/09/2017	OSWAL SALT CHEMICAL INDUSTRIES,ASHOK AMARCHAND SINGHVI,JITENDRA SUKHRAJ SINGHVI	MR. SAHIL M SHAH	OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO
46872	FA/3102/2017	19/09/2019	HARDIPSINH SURENDRASINH CHUDASAMA,	MR M T GADHAVI	HINABA HARDIPSINH CHUDASAMA WIFE OF HARDIPSINH SURENDRASINH CHUDASAMA,	RULE NOT RECD BACK
46873	FA/3104/2017	31/01/2018	CHANDRABA WIFE OF LATE JORUBHA KUNWARSINH GOHIL,	MR. KULDEEP D VAIDYA	..,	GOVERNMENT PLEADER,DR VENUGOPAL H PATEL
46874	FA/3105/2017	14/08/2018	BACHU AMRA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46875	FA/3106/2017	14/08/2018	PABU MULU,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	

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46876	FA/3110/2017	14/08/2018	RATILAL GOGAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46877	FA/3114/2017	08/09/2017	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HARENDRABHAI BHAIRAVLAL KANSARA,MAHMADMIYA MUSTUFAMIYA SHEIKH,SIRAJBHAI YUNUSBHAI VORA,BHARATBHAI MAFATBHAI RABARI,MANIBHAI NATHABHAI ROHIT,RELIANCE GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI
46878	FA/3115/2017	14/08/2018	HARIJAN DANA DESA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46879	FA/3116/2017	14/08/2018	HARIJAN LALJI KHIMA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46880	FA/3117/2017	14/08/2018	RUPA KAMA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46881	FA/3118/2017	14/08/2018	HARIJAN DANA DESA,HARIJAN BADHA DESA	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46882	FA/3119/2017	14/08/2018	PUNJA MULU,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	
46883	FA/3126/2017	08/02/2020	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHARVANLAL JAT S/O SUVALAL JAT,SHANVARLAL JAT S/O SUVALAL JAT,LEGAL HEIRS AND REPRESENTATIVES OF DECEASED ASHOKKUMAR PRAFULBHAI PATEL,MADHUBEN WD/O ASHOKKUMAR PRAFULBHAI PATEL,MAYANKKUMAR ASHOKKUMAR PATEL,VIBHUTI ASHOKKUMAR PATEL,PRAFULBHAI VALLABHBHAI PATEL,KASHIBEN PRAFULBHAI PATEL	,RULE SERVED,MR.CHIRAG B UPADHYAY
46884	FA/3130/2017	06/03/2018	SAMIR ROHITBHAI SHELAT,	(MR PRANAV S DAVE)	SONAL RADHESHYAM DAVE,	HCLS COMMITTEE,MS ASHLESHA M PATEL
46885	FA/3131/2017	23/10/2018	SURABHAI VAJUBHAI SAMBHAD,	MR ANAND B GOGIA,MR RB GOGIA,MS MUSKAN A GOGIA	DRIVER,DIVISIONAL CONTROLLER,GENERAL MANAGER	NOTICE NOT RECD BACK,MRS FALGUNI D PATEL
46886	FA/3135/2017	27/11/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	PUNJIBEN DINESHBHAI CHAUHAN,MINOR BHAVAN DINESHBHAI CHAUHAN,KESHARBEN CHANABHAI CHAUHAN,PRATAPGIRI BABUGIRI GOSAI	NOTICE SERVED,MR. HEMAL SHAH
46887	FA/3151/2017	01/12/2017	DIVISIONAL CONTROLLER (GODHARA),	MR HARDIK C RAWAL	HEIRS OF DECEASED RATANSINH DANABHAI PATEL,PATEL RESHABEN RATANSINH,MINOR HITESHKUMAR RATANSINH PATEL,MINOR YUVRAJKUMAR RATANSINH PATEL,PATEL DHANABHAI HEERABHAI,PATEL GANGABEN DHANABHAI,MALEK MUSTAQ HUSSAIN MOHAMMED HUSSAIN,DHANABHAI HIRABHAI PATEL	
46888	FA/3152/2017	09/08/2018	RAJENDRASINH LAXMANSINH PADHIYAR,	MR MOHSIN M HAKIM	VIJAYKUMAR BIHARIBHAI GANDHI,NATIONAL INSURANCE COMPANY LTD.	REFUSED SERVED (N) (10),MR DAKSHESH MEHTA
46889	FA/3153/2017	09/10/2017	POPATBHAI CHHAGANBHAI RAVAT,	MR MOHSIN M HAKIM	PATEL HIMMATSINH G.,ILYAS HUSAIN KANJARIYA,NATIONAL INSURANCE COMPANY LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
46890	FA/3156/2017	14/09/2017	HASUMATIBEN WD/O NAGINDAS NANABHAI GAJIWALA,	MR MOHSIN M HAKIM	BHIKHABHAI MATHURBHAI THAKOR,HEMANTKUMA BACHUBHAI BANSIWALA,NEW INDIA ASSURANCE CO. LTD.,AMRUTBHAI DHANJIBHAI RATHOD,BHIKHUBHAI DAHYABHAI AHIR,NEW INDIA ASSURANCE CO. LTD.	,MR YOGI K GADHIA
46891	FA/3157/2017	17/12/2018	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA	PRAKASH KANAIYALAL TALATI,	MR AV NAIR
46892	FA/3161/2017	28/12/2017	RAJESHBHAI GORDHANBHAI DEVIPUJAK,	MR. HEMAL SHAH	SANJAYBHAI GANDUBHAI DEVIPUJAK PARMAR,ORIENTAL INSRUANCE COMPANY LTD	NOTICE SERVED,MR ANAL S SHAH
46893	FA/3162/2017	12/12/2020	NEW INDIA INSURANCE COMPANY LTD,	MR YOGI K GADHIA	YUSUF MUSABHAI KALAVAT,ISMAIL ABABHAI BAM,HUSSAINBHAI GULAB BAKSHA	UMARFARUK M KHARADI,NISHIT A BHALODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46894	FA/3164/2017	01/02/2018	UNION OF INDIA,	MS ARCHANA U AMIN	KURANG RAJUBHAI NAIK,	MR RATHIN P RAVAL
46895	FA/3165/2017	20/06/2018	UNION OF INDIA,	MS ARCHANA U AMIN	PRAKASHBHAI BABULAL CHITRODA,JAIN PRAKASHBHAI CHITRODA,PRINCE PRAKASHBHAI CHITRODA	,MR RUTUL P DESAI
46896	FA/3168/2017	06/10/2017	KAILASHBEN MATHURBHAI PATEL,	HL PATEL ADVOCATES	GANDABHAI MATHURBHAI PATEL,ANANDIBEN WD/O PARSHOTTAM MATHURBHAI PATEL,BALDEVBHAI PARSHOTTAM MATHURBHAI PATEL,REKHABEN PARSHOTTAM PATEL,VARSHABEN PARSHOTTAM PATEL,L.H. OF KHADAJI NATHAJI THAKOR,THAKOR JAYABEN KHODAJI,THAKOR BABUJI KHODAJI,THAKOR BHARATJI KHODAJI,THAKOR SAJANBEN WD/O KHODAJI,THAKOR MAHESHBHAI KHODAJI,GHANABHAI KESHVLAL PATEL,RAMESHBHAI KESHAVLAL PATEL,KOKILABEN WD/O VISHNUBHAI KESHAVLAL PATEL,HETALBEN VISHNUBHAI PATEL,SUNILBHAI VISHNUBHAI PATEL,HEMANTBHAI MANILAL MAHET,RAMESHBHAI REVABHAI PANCHAL	,MR UMESH M PATEL
46897	FA/3169/2017	15/09/2017	VINODBHAI NARANBHAI CHAUHAN,	MR P P MAJMUDAR	JYOTIBEN VINODBHAI CHAUHAN,MINOR MAHARUSHIKA VINODBHAI CHAUHAN	
46898	FA/3193/2017	03/07/2018	RAMSONS CONSULTANCY SERVICES PVT. LTD.,	MR DIPAK R DAVE	REGIONAL DIRECTOR,	MR SACHIN D VASAVADA
46899	FA/3198/2017	11/09/2018	UNION OF INDIA,	MS ARCHANA U AMIN	LILIBEN MAVJIBHAI PANDAV,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46900	FA/3199/2017	30/01/2019	UNION OF INDIA,	MS ARCHANA U AMIN	JOSHANABEN WD/O KISHORBHAI DABGAR,SUNILKUMAR KISHORBHAI DABGAR,MINOR DIPAKBHAI KISHORBHAI DABGAR,SAMIBEN WD/O MANGUBHAI DABGAR	MR RATHIN P RAVAL
46901	FA/3200/2017	11/09/2018	UNION OF INDIA,	MS ARCHANA U AMIN	MAHADEVBHAI GANGARAM SAVADIYA,HANSABEN MAHADEVBHAI SAVADIYA	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46902	FA/3201/2017	06/12/2018	UNION OF INDIA,	MS ARCHANA U AMIN	VIRENDRA NANDLAL CHOLERA,MUKESHBHAI NANDLAL CHOLERA	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46903	FA/3219/2017	20/09/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	PRAVINBHAI DANABHAI MAKVANA,KALUBHAI SOMABHAI BHAMBHANI	,MR. HEMAL SHAH
46904	FA/3242/2017	19/09/2017	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PRAGNESHBHAI MAFATBHAI BHOI,MAFATBHAI RAVJIBHAI BHOI,RAMESHBHAI LAKSHMANBHAI BHOI,SAMUBEN RAMESHBHAI BHOI	
46905	FA/3243/2017	06/10/2017	CLARIS LIFESCIENCES LTD.,	SHASHVATA U SHUKLA	SAAR TRADING LLC,SANJAY AJMERA	,MR MRUGEN K PUROHIT
46906	FA/3244/2017	24/01/2018	SURESHBHAI AMARSHIBHAI BHESDADIYA,ILABEN SURESHBHAI BHESDADIYA	MR BHAVIN H ANADKAT,MR. BHAUMIK DHOLARIYA,JAY R TALAVIA	KALU MOSINMIYA SAIYAD,RAMSANG JIVANSANG KANCHVA,,RELIANCE GENERAL INSURANCE COMPANY LTD,ICICI LOMBARD INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR VIBHUTI NANAVATI,MS.DIVYANGNA JHALA
46907	FA/3248/2017	25/11/2020	FUTURE RETAIL LIMITED,ZONAL HEAD,FUTURE RETAIL LIMITED	MR HITESH V PATEL	M/S. LAXMI ENTERPRISE,SONAL R. SHAH,PAMA A. SHAH,NARENDRA K. AMIN,NIKITA N. AMIN,NIRANJAN K. AMIN,PRANJAL H. AMIN,ANILA N. AMIN,PRATIMA N. AMIN,HEMAL K. AMIN,ANUSHI H. AMIN	MR PR THAKKAR
46908	FA/3249/2017	21/08/2018	SUJAL DIPAK DOSHI,	MR JF MEHTA	BHUPENDRA MULJIBHAI SHAH,	MR. RAJAN J PATEL

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46909	FA/3250/2017	24/10/2018	HEIRS OF DECEASED PIRABHAI KHODABHAI RAVAL,HANSABEN WIDOW OF PIRABHAI KHODABHAI RAVAL,HETALBEN PIRABHAI RAVAL,SAHINABEN PIRABHAI RAVAL,KINJALBEN PIRABHAI RAVAL,SAHILBHAI PIRABHAI RAVAL,PAYALBEN PIRABHAI RAVAL	MR VISHAL C MEHTA	JAYANTIBHAI MADHUBHAI RAVAL,H.D.F.C. ERGO GENERAL INSURANCE CO. LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
46910	FA/3254/2017	09/11/2017	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	ISHWARBHAI MANIBHAI PATEL,NARESHKUMAR RAMANBHAI SOLANKI	
46911	FA/3256/2017	28/09/2017	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHAMADNISAR LULMIYA PATHAN,SHREE SHYAM ROADWAYS PVT. LTD.,TATA AIG INSURANCE CO. LTD.,DILIPSINH JUJARSINH HADIYOL,MINABEN JAGDISHBHAI PATEL,ALKABEN WIDOW OF DHIRAJBHAI KUBERBHAI PATEL,MINOR GEMS DHIRAJBHAI PATEL,SHARDABEN WIDOW OF KUBERBHAI REVABHAI PATEL	
46912	FA/3258/2017	05/07/2018	SHRIRAM GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	AISHABEN W/O JAKAB JAT,SWAROOPJI KHENGARJI PIR @ DADA KHENGARJI PIR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,ISMAIL ISHA JAT	NOTICE SERVED BY DS,SANJIVKUMAR T PATEL
46913	FA/3267/2017	03/10/2017	M/S S.V.ENTERPRISE,	MR CHIRAG B PATEL	DAMAN GANGA SAHAKARI KHAND UDYOG MANDLI LIMITED,	
46914	FA/3269/2017	09/08/2018	JASHWANTBHAI GOVINDBHAI PARMAR,	MR.HIREN M MODI	DIGESH B PANCHAL,VASANTBHAI PALAS SAHEB,THE NEW INDIA ASSURANCE CO LTD.	RULE SERVED,MR KV GADHIA
46915	FA/3271/2017	20/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	RUKSANABANU SAJIDBHAI PATEL (WIFE OF DECD),MISBABANU SAJIDBHAI PATEL (MINOR_DAUGHTER OF DECD),ISHRATBANU SAJIDBHAI PATEL (MINOR_DAUGHTER OF DECD),SALEHABANU SAJIDBHAI PATEL (MINOR_DAUGHTER OF DECD),SAMIRABANU SAJIDBHAI PATEL	NOTICE SERVED,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46916	FA/3272/2017	20/12/2017	UNION OF INDIA,	MS ARCHANA U AMIN	IBRAHIMBHAI ISHAKBHAI LAKHA,	NOTICE SERVED,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46917	FA/3279/2017	10/07/2018	NARMADABEN OMPRAKASH JAISWAL,RAJESHKUMAR BHAGYESHCHANDRA JAYSWAL	MR VASANTS SHAH	CHANDRAPRAKASH BHAGYESHCHANDRA JAISWAL,	MR. BK. RAJ
46918	FA/3280/2017	24/09/2018	FATEHKHAN SHAIDAD ALIAS TURIA JAT,	MR. HEMAL SHAH	RAVJI JAKHU RABARI,KANU NARANBHAI AAYAR,NATIONAL INSURANCE COMPANY LTD.,BHAGU GOPAL DANA,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,(MR MAULIK J SHELAT)
46919	FA/3281/2017	25/06/2018	RAVANI CERAMICS,	MR VISHAL C MEHTA,SAMEE A URAIZEE	MARSHAL MFG. & EXPORTS,	MR KUNJAL D PANDYA,MAZAM K PANDYA
46920	FA/3284/2017	05/12/2018	RAMESHBHAI FULABHAI PATEL,	MR.SUBHASH G BAROT	SHANKERLAL MANGILAL NAGDA,GOPALLALJI BHAGWATILALJI SHASHTRI,NATIONAL INSURANCE COMPANY LTD.,PANDYA VISHNUBHAI DAHYABHAI,RAJ PRIMARY SCHOOL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
46921	FA/3285/2017	07/09/2018	RATANBEN NARAJI THAKARDA,	MR AV PRAJAPATI	DILIPSINH UDESINH BARAD,GENERAL MANAGER,(DELETED) DAHYABHAI KHEMABHAI CHUHAN,NARAJI MANAJI THAKARDA,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	NOTICE SERVED,DELETED,MS SEJAL K MANDAVIA,MR TANMAY B KARIA

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46922	FA/3286/2017	01/08/2018	ARUNBHAI BHIMJIBHAI PATEL,	MR PH BUCH,MS ROMA I FIDELIS	MAKANBHAI VIRJIBHAI GAMIT,KISHORBHAI VIRJIBHAI GAMIT,RADUBEN VIRJIBHAI GAMIT	MR VIMAL A PUROHIT,NAVINCHANDR A D MEHTA
46923	FA/3290/2017	04/10/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LAXMIBEN JETHABHAI BHUVA,MANJUBEN HIRABHAI BHUVA,RAMILABEN HIRABHAI BHUVA,MINOR GITABEN HIRABHAI BHUVA,MINOR BHARTIBEN HIRABHAI BHUVA,MINOR KAJALBEN HIRABHAI BHUVA,MINOR KIRANBEN HIRABHAI BHUVA,MINOR JAY HIRABHAI BHUVA,VELJIBHAI BHIKHUBHAI KARGATHIYA	
46924	FA/3292/2017	03/10/2017	SHAPOORJI PALLONJI & COMPANY PRIVATE LIMITED,	MS ANUJA S NANAVATI	BHAVNAGAR ENERGY COMPANY LIMITED,UNION BANK OF INDIA	
46925	FA/3293/2017	04/10/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOPALBHAI AMULKHBHAI BAROT (BRAHMBHATT),DENIAL BANTU SHINDE,TUSHARBHAI KIRITBHAI ZALA,KIRITBHAI NAVINCHANDRA ZALA	
46926	FA/3294/2017	04/10/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SANKETKUMAR PANKAJBHAI CHAUHAN (VANKAR),DENIAL BANTU SHINDE,TUSHARBHAI KIRITBHAI ZALA,KIRITBHAI NAVINCHANDRA ZALA	
46927	FA/3300/2017	09/07/2018	GHANSHYAM RATILAL SHIKARI,	MR SK BAGGA	ASHABEN D/O LALUBHAI DATYANI,	MR D M AHUJA
46928	FA/3303/2017	14/08/2018	ARJUNSINGH NARPATSINGH SULAVA,LEGAL HEIRS OF HITENDRASINGH NARPATSINGH SULAVA,URMILABEN D/O NARPATSINGH GUMANSINGH SULAVA,TAKHATSINGH NARPATSINGH SULAVA,GIRISHSINGH NARPATSINGH SULAVA	MR MIHIR H PATHAK	PARVATBHAI POPATBHAI DOBARIA,	MR DHIRAJ M PATEL
46929	FA/3305/2017	11/09/2018	UNION OF INDIA,	MR RAVI KARNAVAT	CHOTHABHAI MANUBHAI GHUNGHLVA,KADAVIBEN CHOTHABHAI GHUNGHLVA	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
46930	FA/3306/2017	24/11/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	LEGAL HEIRS OF DECEASED MANOHARSINH GAJENDRASINH CHUDASAMA,NAYANABA MANOHARSINH CHUDASMA,VISHWAJITSINH MANOHARSINH CHUDASMA,MINOR DHRUVIBA MANOHARSINH CHUDASMA,JAIRAJBA GAJENDRASINH CHUDASMA,PARAMJITSINGH JAGTARSINH	,DS AFF.NOT FILED (N), (MR PARESH M DARJI)
46931	FA/3334/2017	07/11/2017	AMITKUMAR VITHHALBHAI RAYATHTHA,	MR RAXIT J DHOLAKIA	CHARMI AMITKUMAR RAYATHTHA,	
46932	FA/3337/2017	15/11/2017	GANGABEN W/O PRAFFULBHAI JIKUBHAI SOLANKI,	MS SHEEJA G NAYAR	PRAFFULBHAI ALIAS PAPPU JIKUBHAI SOLANKI,	MR ASHISH M DAGLI
46933	FA/3339/2017	23/10/2018	UNITED INDIA INSURANCE CO.LTD.,	MR VC THOMAS	STATE OF GUJARAT,SATVEERSINGH MANGALA RAM,SARDARSINGH KHUSHIRAM	GOVERNMENT PLEADER,NOTICE SERVED BY DS
46934	FA/3341/2017	21/12/2017	NATIONAL INSURANCE COMPANY LTD.,	MR GC MAZMUDAR	NEETABEN BHUPENDRASINH SOLANKI,MINOR DHRUVIBEN BHUPENDRASINH SOLANKI,MINOR DHANRAJKUMAR BHUPENDRASINH SOLANKI,MANSINH LAXMANSINH SOLANKI,RAJENDRASINH MADHUSINH SOLANKI,VIKRAMSINH RANJITSINH SOLANKI	NOTICE NOT RECD BACK,MR MTM HAKIM
46935	FA/3347/2017	05/10/2017	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GAUTAMLAL VALJI PATIDAR,VIJAYSINH HIMATSING DODIYA,AMNEAL PHARMACEUTICALS,NAYNABEN DIPAKBHAI DAVE,NIKI DIPAKBHAI DAVE,SANI @ SIDDHARTH DIPAKBHAI DAVE	
46936	FA/3348/2017	18/01/2018	MADHUBEN POPATLAL PATEL,	MR NM KAPADIA	POPATLAL AADARBHAI PATEL,	PRAKASH G KAPOOR
46937	FA/3351/2017	20/03/2018	KOKILABEN VINAYAKRAO PAJANKAR,HEMLATTABEN VINAYAKRAO PAJANKAR,NILAMBEN VINAYAKRAO PAJANKAR,MINOR SAHIL VINAYAKRAO PAJANKAR	MR.HIREN M MODI	JOGASING PURANSING SONGATE,NEW INDIA INSURANCE COMPANY LTD	,MR YOGI K GADHIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46938	FA/3352/2017	04/09/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	MAHESHBHAI BHANJIBHAI DOBARIYA,HAKUBHAI VARVABHAI SABAD BORICHA,NATIONAL INSURANCE COMPANY LTD.,JITENDRABHAI SAVJIBHAI MENIYA,JASHUMATI PUNITKUMAR UPADHYAY (DELETED),JETIBEN HIRABHAI DHAGEL,MINOR LABHUBEN HIRABHAI DHAGEL,MINOR DHUDHABHAI HIRABHAI DHAGEL,MINOR SANJAYBHAI HIRABHAI DHAGEL,DEVABHAI BHAGVANBHAI DHAGEL,MINOR NAGRABHAI HIRABHAI DHAGEL,RAJUBEN DEVABHAI DHAGEL	,NOTICE SERVED,MR DAKSHESH MEHTA,MR DIPEN K DAVE,MR. HEMAL SHAH
46939	FA/3369/2017	27/12/2017	MUKSHITA D/O YOGESHKUMAR DHANGDHARIYA W/O JAYKUMAR HITENDRABHAI PANDYA,	UDIT N VYAS	JAYKUMAR HITENDRABHAI PANDYA,	NOTICE SERVED
46940	FA/3375/2017	11/10/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	BABUBHAI PUNAJI GHANCHI @ BHATI,MINOR NIKITA BABUBHAI GHANCHI @ BHATI,DURGARAM FOULAL CHAUDHARY,JIMMY PATEL,JAGDISHCHANDRA RAMNIVAS JAVAHAR,NEW INDIA ASSURANCE CO. LTD.	
46941	FA/3377/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	AMRUTABEN RAJUSING DARBAR (ZALA),KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
46942	FA/3378/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	MADHUBEN BALSING ZALA,KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
46943	FA/3379/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	VIKRAM RAJUSING DARBAR (ZALA),KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
46944	FA/3380/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	RANJITSING MANUSING THAKOR,KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
46945	FA/3381/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	PUJISING RAJUSING DARBAR (ZALA),KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
46946	FA/3382/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	JANKIBEN BALSING THAKOR,KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	UNSERVED EXPIRED (N),UNSERVED EXPIRED (R),MR.HIREN M MODI
46947	FA/3383/2017	17/02/2020	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	VIJAYSING PRABHATSING ZALA,KESHUBHAI DANSING THAKOR,KAMLESH SHANTILAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
46948	FA/3384/2017	18/04/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,CHIEF ENGINEER, GUJARAT MEDICAL COUNCIL,EXECUTIVE ENGINEER,SUPERINTENDENT ENGINEER	MR SP HASURKAR	SUNILKUMAR J. PATEL,	SHASHVATA U SHUKLA,JAYANI B SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46949	FA/3385/2017	14/02/2019	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	NARENDRAKUMAR NATHALAL SHAH,SANJAYKUMAR PANKAJBHAI SOLANKI,MADHUBEN RAMSINGBHAI CHAUHAN	NOTICE SERVED,NOTICE UNSERVED,MR MOHSIN M HAKIM
46950	FA/3394/2017	12/10/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAHIRBEG HAIDERBEG MIRZA,RANJANBEN MAHESHBHAI CHAUHAN,MINOR DARSHNABEN MAHESHBHAI CHAUHAN,MINOR AMISHABEN MAHESHBHAI CHAUHAN,MINOR DHAVAL MAHESHBHAI CHAUHAN,LAKSHAMNBHAI UDABHAI CHAUHAN,MADHUBEN LAKSHAMNBHAI CHAUHAN	
46951	FA/3395/2017	12/10/2017	MAQBULHUSSAIN MUKHTARAHMED QURESHI,	MR R.K.MANSURI	NANGARAM RANAJI MALI,LUNARAM RALATRAM MALI,ORIENTAL INSURANCE CO.LTD,JALILMOHAMMED ABDULKAYYUM SHAIKH,ARIFMOHAMMED FAKIRMOHAMMED QURESHI-DRIVER OF JEEP NO.GJ-9-V-2492),NATIONAL INSURANCE COMPANY LTD	,MR RATHIN P RAVAL
46952	FA/3396/2017	12/10/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	PRABHUBHAI ALIAS PRABHUDAS MANKABHAI PRAJAPATI,SANJAYBHAI SATABHAI PATEL (SOLANKI),NEW INDIA INSURANCE COMPANY LTD,AARIFBHAI KODARBHAI MANSURI	,MR SUNIL B PARIKH,MR MAKBUL I MANSURI,MR IMTIYAZ I MANSURI
46953	FA/3397/2017	12/10/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	RAMABHAI DAHYABHAI PATEL,SANJAYBHAI SATABHAI PATEL (SOLANKI),NEW INDIA INSURANCE COMPANY LTD,AARIFBHAI KODARBHAI MANSURI	,MR SUNIL B PARIKH,MR MAKBUL I MANSURI,MR IMTIYAZ I MANSURI
46954	FA/3398/2017	15/10/2019	M/S. RUCHI ENTERPRISE,KEVALCHAND KESRIMAL JAIN	MR MB GOHIL,MR DHAVAL V SHAH	M/S. ASHISH FABRICS,	MR PARESH A. PATEL
46955	FA/3399/2017	09/11/2017	YOGESH INDRAVADAN BHATT,	AAKASH D MODI	GITABEN W/O YOGESH INDRAVADAN BHATT AND D/O VISHNUBHAI JOSHI,	
46956	FA/3423/2017	28/11/2017	URMILABEN PRAKASHKUMAR JOSHI,ANKILKUMAR PRAKASHKUMAR JOSHI,DAHIBEN KAMLASHKUMAR JOSHI (DELETED)	MR.HIREN M MODI	RAJNIKANT RAMJIBHAI PARMAR,DHARMESHKUMAR HIMMATLAL THAKKAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N),(MR MAULIK J SHELAT)
46957	FA/3425/2017	14/08/2018	SHREE RAJ SECURITY SERVICE,	MS ARCHANA P PATEL	THE DY. DIRECTOR,	MR SACHIN D VASAVADA
46958	FA/3433/2017	18/07/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR TANMAY B KARIA	HALIMABAI AAMAD KOLI,GEETABEN JUSAB KOLI,SATUBEN JUSAB AAMAD KOLI,NATHU KAYA AAHIR	RULE NOT RECD BACK,MR.HIREN M MODI
46959	FA/3437/2017	19/06/2018	SHABANABEN @ SAHISTA WD/O TAUFIQBHAI LAKHANI,MINOR AAMIN TAUFIQBHAI LAKHANI,BILKIS ABDULHAMID LAKHANI,ABDULHAMID MOHMADBHAI LAKHANI	MR JM BAROT	WAHIDBHAI RAHIMBHAI VALLYANI,KHALIDBHAI MUSABHAI SORATHIYA,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE SERVED,(MR MAULIK J SHELAT)
46960	FA/3438/2017	06/11/2017	ORIENTAL INSRUANCE COMPANY LTD,	MR RITURAJ M MEENA	MADHUBEN SADHUNBHAI DABHI,SAGEER HARDIK SADHUNBHAI DABHI,SAGEER SHAILESH SADHUNBHAI DABHI,SAGEER KAJAL SADHUNBHAI DABHI,HARESHBHAI JAYANTILAL DAVE,BHAVESHBHAI BABUBHAI DAVE	,MR NIRAV C SANGHAVI
46961	FA/3454/2017	24/07/2018	DHAVAL ASHOKBHAI PATEL,	MR BOMI H SETHNA	BHUMIKABEN DHAVALBHAI PATEL D/O. JAYANTIBHAI INDRAJITBHAI ZAVERI,	MS. BHAVNA D ACHARYA
46962	FA/3471/2017	24/01/2019	AMUL COTSPILAN THROUGH PROPRIETOR PATEL KANUBHAI NARANBHAI,	MR ASHISH M DAGLI	MANDEEP CORPORATION THROUGH ITS PROPRIETOR SHAH DIPAMKUMAR RAMESHBHAI,	MR HITESH V PATEL

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46963	FA/3476/2017	03/10/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MOHSIN BHIKHBHAI CHANDANI,BHAVIN KISHORBHAI DAVE,MOYUDIN KASAMBHAI QURESHI	NOTICE SERVED,MR. HEMAL SHAH,SAN ASSOCIATES LLP
46964	FA/3480/2017	10/11/2017	VINODBHAI NARANBHAI CHAUHAN,	MR P P MAJMUDAR	STATE OF GUJARAT,JYOTIBEN VINODBHAI CHAUHAN	
46965	FA/3481/2017	05/02/2018	OIL AND NATURAL GAS COMMISSION,	MR AJAY R MEHTA	WESTERN INDIA CERAMICS PVT. LTD.,	MR NIRAV C SANGHAVI
46966	FA/3495/2017	13/08/2018	UNION OF INDIA,	MR RAVI KARNAVAT	BHAGVATSINGH SUVESINGH YADAV,TARADEVI BHAGVATSINGH YADAV	MR UM SHASTRI
46967	FA/3497/2017	17/01/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	DINESHBHAI BHARATBHAI PARMAR,MOHMADHANIF SULEMAN SHEIKH,MINOR GOVIND BHIKHABHAI BARIYA	
46968	FA/3499/2017	21/02/2018	GSL NOVA PETROCHEMICALS PVT LTD,	ROHAN A SHAH	GARDEN SILK MILLS LIMITED,	MS MINOO A SHAH
46969	FA/3512/2017	25/01/2018	DIAMOND POWER INFRASTRUCTURE LIMITED,	MR HARSHAD J SHAH	MADHYA GUJARAT VIJ COMPANY LTD,BANK OF INDIA	MR BHARAT JANI,MR RITURAJ M MEENA
46970	FA/3552/2017	09/03/2019	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	PUNABHAI ZINABHAI MUNDHVA,SAMIR GULAMAMADBHAI BLOCH	RULE SERVED,MR PRASHANT MANKAD,HCLS COMMITTEE
46971	FA/3558/2017	27/11/2017	MANISHABEN ASHOKBHAI PIPALIYA,MINOR DHRUVI ASHOKBHAI PIPALIYA,MINOR OMISH ASHOKBHAI PIPALIYA,JADIBEN LAVJIBHAI PIPALIYA	MR TUSHAR L SHETH	HARESHBHAI VINODRAI RANINGA,PRAFULBHAI VINODBHAI RANINGA,NEW INDIA ASSURANCE CO. LTD.	,MR AJAY R MEHTA,MR DIGANT B KAKKAD
46972	FA/3560/2017	09/01/2018	HAJABHAI HAMIRBHAI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,,ARJANBHAI HAMIRBHAI,KHIMANANDHAI HAMIRBHAI,LAKHMANBHAI HAMIRBHAI	,GOVERNMENT PLEADER
46973	FA/3561/2017	09/01/2018	PUNIBEN DEVAYAT,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,,MOTIBHAI DEVAYAT (DIEAD),PAMIBEN DEVAYAT(DIEAD)	,GOVERNMENT PLEADER
46974	FA/3562/2017	09/01/2018	MALDE PARBATBHAI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,,HARDAS PARBATBHAI	,GOVERNMENT PLEADER
46975	FA/3563/2017	09/01/2018	DEVAYAT ARJANBHAI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,,NATHABHAI ARJANBHAI,LAKHMANBHAI ARJANBHAI	,GOVERNMENT PLEADER
46976	FA/3564/2017	09/01/2018	LAKHMAN MALDE,JAYESH MALDE	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
46977	FA/3565/2017	09/01/2018	JAGAMAL NAGA,DEVASHI NAGA,MUKESH NAGA	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
46978	FA/3575/2017	10/07/2018	RAMKUNVARIBEN WD/O TARACHAND SUTHAR-MISTRY,AARTIBEN TARACHAND SUTHAR-MISTRY,NARENDRA TARACHAND SUTHAR-MISTRY,SANTOSH TARACHAND SUTHAR-MISTRY,HITESH TARACHAND SUTHAR-MISTRY,JETHIBEN ALSIRAM MISTRY,ALSIRAM JAYRAMBHAI MISTRY	MR MOHSIN M HAKIM	SEVARAM TARAJI HIRAGAR,BABULAL CHUNILAL MALI,NEW INDIA ASSURANCE CO. LTD.	NOTICE UNSERVED,MR YOGI K GADHIA
46979	FA/3626/2017	13/11/2017	DHARMAVATIBEN WIFE OF SUNDARLAL NANCHAND PARIKH (SINCE DIED),LEGAL HEIRS OF SHRI DILIPBHAI SON OF SUNDARLAL NANCHAND PARIKH,URMILABEN DILIPBHAI PARIKH,HEMALBHAI DILIPBHAI PARIKH,DINABEN JAYESHKUMAR SHAH DAUGHTER SUNDARLAL NANCHAND PARIKH	(MR JD AJMERA)	SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT,REPRESENTATIVE OF GOVERNMENT OF GUJARAT	
46980	FA/3630/2017	30/07/2018	VIJAYKUMAR BHAGWANDAS PRAJAPATI,BIPINCHANDRA BHAGWANDAS PRAJAPATI,KISHORKUMAR BHAGWANDAS PRAJAPATI,BHUPENDRABHAI BHAGWANDAS PRAJAPATI	MR VIJAY H NANGESH	KETANBHAI MAHENDRABHAI JAISWAL,VANKAR SHANTABEN DALPATBHAI	UNSERVED EXPIRED (R),MR SP MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46981	FA/3631/2017	08/12/2018	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAVLA @ RAVIN @ RAVINDRABHAI KALUBHAI BARJOD,PARVATBHAI RAVJIBHAI DAMOR	NOTICE NOT RECD BACK,NOTICE SERVED
46982	FA/3632/2017	01/02/2018	FUTURE GENERAL INDIA INSURANCE CO. LTD.,,	MR GC MAZMUDAR	RAKESHBHAI BACHUBHAI PARGI-BHIL,PARVATBHAI RAVJIBHAI DAMOR	NOTICE NOT RECD BACK,MR MOHSIN M HAKIM
46983	FA/3651/2017	17/10/2018	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S. BHAGWATI CONSTRUCTION COMPANY,	MR.CHIRAG K SUKHWANI
46984	FA/3654/2017	16/08/2018	AIRPORT AUTHORITY OF INDIA,	S V RAJU ASSOCIATES	JATNADEVI TEJRAJ JAIN WD/O LATE SHRI TEJRAJ CHHOGALAL JAIN,MAGALLAL TEJRAJ JAIN S/O LATE SHRI TEJRAJ CHHOGALAL JAIN,SHRI GANPATRAJ TEJRAJ JAIN S/O LATE SHRI TEJRAJ JAIN,DINESH TAJRAJ JAIN S/O LATE TEJRAJ JAIN,SUSHILA JAIN D/O LATE TEJRAJ CHHOGALAL JAIN,JAIPRAKASH S/O LATE TEJRAJ JAIN,UNION OF INDIA,NATIONAL AVIATION COMPANY OF INDIA LTD	
46985	FA/3674/2017	29/11/2017	TANKARIA EXPORTS,	MR B T BRAHMBHATT	M.M.METAL MATRIEX PVT. LTD.,MALIKAARJUN,VENKAT RAMANAPPA CHANDRASEKHAR	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
46986	FA/3675/2017	23/07/2018	NIKITA DIPESH TRIVEDI,	MS SNEHA A JOSHI	DIPESH ASHOK TRIVEDI,	MR DEVARSHI C SHAH
46987	FA/3679/2017	20/11/2017	IFFCO TOKYO GENERAL INSURANCE COMPANY LTD,	MR. ALKESH N SHAH	SWATIBEN WD/O ASHWINSINH GOHIL,MINOR HETRAJ ASHWINSINH GOHIL,SHARDABEN FATHESINH GOHIL,BACHUBHAI RAMESHBHAI VASAVA,,GOURAVBHAI KARANSINH DESAI	,MR.HIREN M MODI
46988	FA/3692/2017	15/11/2017	RAMJI LAXMAN KERAI,	MR.HIREN M MODI	PRAVEEN SHIVJI HIRANI,ORIENTAL INSRUANCE COMPANY LTD	
46989	FA/3701/2017	29/01/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	M/S. AMBER BUILDERS,LAVJIBHAI SHAMJIBHAI MINIYA	RULE UNSERVED,MR.HIREN M MODI
46990	FA/3733/2017	09/01/2018	AHER DEVAYAT ARJAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
46991	FA/3734/2017	09/01/2018	AHER LAKHMAN MALDE,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
46992	FA/3735/2017	09/01/2018	AHER JAYESH MALDE,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
46993	FA/3736/2017	09/01/2018	JAGAMAL NAGA,DEVASHI NAGA,MUKESH NAGA	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
46994	FA/3737/2017	09/01/2018	AHER LAKHMAN ARJAN,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
46995	FA/3738/2017	09/01/2018	HEIRS OF DECEASED MALDE OGHAD,LAKHMAN MALDE,JAYESH MALDE	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,NAGA OGHAD,ARJAN OGHAD	
46996	FA/3739/2017	09/01/2018	GIRDHAR RAVJI ZALAVADIA,GOPAL RAVJI ZALAVADIA	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,JASWANTI RAVJI ZALAVADIA	
46997	FA/3740/2017	09/01/2018	VRUJLAL BABULAL ZALAVADIA,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,NATHIBEN BABULAL ZALAVADIA,GOPAL BABULAL ZALAVADIA,GEETABEN BABULAL ZALAVADIA	
46998	FA/3741/2017	09/01/2018	RADHABEN NARAN,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
46999	FA/3742/2017	09/01/2018	MANDAN SIDI,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,MANSUKH VASHRAM,BHIMA JAGMAL,ARJAN KESHAV	
47000	FA/3743/2017	09/01/2018	SHANTILAL THOBHAN ZALAVADIA,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,RAMJI THOBHAN,MANEKBEN THOBHAN ZALAVADIA,NANDUBEN THOBHAN ZALAVADIA,MONGHIBEN THOBHAN ZALAVADIA	
47001	FA/3744/2017	09/01/2018	KESHAV KANJI,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,KANTILAL KANJI,GIRDHAR KANJI,JAYABEN KANJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47002	FA/3745/2017	09/01/2018	HARSUKH PARBAT,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,KHIMJI PARBAT,MANDAN PARBAT,GOVIND PARBAT,HARDAS PARBAT,BALWANT PARBAT	
47003	FA/3746/2017	09/01/2018	BHIMA JAGMAL,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,MADHA JAGMAL,HARDAS JAGMAL,CHAMPABEN JAGMAL,JETHIBEN JAGMAL,LAKHMAN JAGMAL	
47004	FA/3749/2017	14/06/2019	BHAMINIBEN WIFE OF RAMAKANT G. SHUKLA,	MR RJ GOSWAMI	RAMAKANT GHANSHYAMBHAI SHUKLA,	MR ASHISH M DAGLI
47005	FA/3760/2017	22/11/2017	ORIENTAL INSRUANCE COMPANY LTD,	MS DIMPLE A THAKER	MINOR AJAY LALITBHAI PARMAR,CHAUHAN HARESHBHAI MANJIBHAI,LAKHAJI FOMJI BHATI	
47006	FA/3762/2017	17/11/2017	EXECUTIVE ENGINEER(ADB)(INCHARGE) DURGADAS KHEMCHAND KHATRI,	M/S TRIVEDI & GUPTA	JAIN IRRIGATION SYSTEMS LIMITED,	
47007	FA/3763/2017	18/07/2018	HARSUKHBHAI BHIKHABHAI SIDDHAPARA,	MR CHINTAN S POPAT	ILABEN HARSUKHBHAI SIDDHAPARA,	MR ANKIT Y BACHANI
47008	FA/3764/2017	21/11/2017	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	PURVIBEN HARMESHKUMAR VIRA,MINOR RAJ HARMESHKUMAR VIRA,MINOR TISHA HARMESHKUMAR VIRA,KASTURBEN LAKSHMIBEN VIRA,LAKSHMICHAND VIRJI VIRA,PRAVINBHAI VERSHIBHAI HARIYA,REVATRAM PREMARAM PRAJAPATI,SHRAVANKUMAR BHAGURAM BISHNOI,ORIENTAL INSRUANCE COMPANY LTD	
47009	FA/3769/2017	10/01/2018	METAS OF SEVENTH-DAY ADVENTIST,	M/S WADIAGHANDY AND CO	WOCKHARDT HOSPITALS LIMITED,	NANAVATI ASSOCIATES
47010	FA/3773/2017	23/11/2017	POONAMBEN WD/O SANJIVKUMAR RAMPAL SABITA,MINOR SURYANSH SANJIVKUMAR SABITA,MINOR ARYANSH SANJIVKUMAR SABITA,RAMPAL DAYARAM SABITA,RAMVATI RAMPAL SABITA	MR MOHSIN M HAKIM	BHUPENDRA HARIBHAI PATEL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,MAHESHBHAI MAGANBHAI PATEL	,MR VIBHUTI NANAVATI
47011	FA/3775/2017	07/12/2017	MALTIBEN WD/O. KANUBHAI PANCHAL,PANCHAL MAYURKUMAR KANUBHAI THROUGH MALTIBEN WD/O. KANUBHAI PANCHAL,PANCHAL JIGARKUMAR KANUBHAI THROUGH MALTIBEN WD/O. KANUBHAI PANCHAL	MR RAMNANDAN SINGH	MUNGIYA ROADWAYS PVT LTD THROUGH OWNER,NEW INDIA INSURANCE COMPANY LTD	,MR PALAK H THAKKAR
47012	FA/3777/2017	13/08/2018	JASHWANTSINH MAKANSINH RATHOD,	MR MOHSIN M HAKIM	FATABHAI MOHANBHAI NAYAK,MOHANBHAI PARSOTTAMDAS PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.	RULE SERVED,UNSERVED EXPIRED (R),MR P P LAKHANI
47013	FA/3778/2017	30/07/2018	THAKOR GITABEN JAGAJI,	MR JM BAROT	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS KIRAN D PANDEY
47014	FA/3779/2017	22/01/2018	NATURAL PETROCHEMICALS PRIVATE LIMITED,GENERAL MANAGER, NATURAL PETROCHEMICALS PRIVATE LIMITED	MR SALIL M THAKORE	JASUBHAI ENGINEERING PRIVATE LIMITED,	MR.HARDIK B SHAH
47015	FA/3785/2017	04/12/2017	SUMITRABEN NARAYANBHAI SOLANKI,SHAILESHBHAI NARAYANBHAI SOLANKI,MINOR SAROJBEN NARAYANBHAI SOLANKI,DAHYABHAI NARSINGBHAI SOLANKI	MR MOHSIN M HAKIM	GULABBHAI DUGABHAI JADAV,UNITED INDIA INSURANCE COMPANY LIMITED.	MR PALAK H THAKKAR,HCLS COMMITTEE

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47016	FA/3821/2017	08/12/2017	LAVJIBHAI PARSOTTAMBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	BHIMABHAI AJABHAI SONAGRA,HIRA BHIMABHAI SONAGRA,GANESH BHIMABHAI SONAGRA,NARANBHAI BHIMABHAI SONAGRA,RITESH BHIMABHAI SONAGRA,BHARAT BHIMABHAI SONAGRA,DHANJI BHIMABHAI SONAGRA,HIRABEN BHIMABHAI SONAGRA,KANTABEN BHIMABHAI SONAGRA,AMBABEN BHIMABHAI SONAGRA,HETAL BHIMABHAI SONAGRA,JETHABHAI AJABHAI SONGRA,RAMABHAI AJABHAI SONAGRA,HEIRS OF DECEASED DEVA AJABHAI SONAGRA,JIVIBEN W/O. DEVABHAI SONGRA,SUNDARBEN D/O. DEVABHAI SONGRA,KASHIBEN D/O. DEVABHAI SONAGRA,JAGDISHBHAI DEVABHAI SONAGRA,KUNVARBEN D/O. DEVABHAI SONAGRA,RATILAL DEVABHAI SONAGRA,DAHYABHAI DEVABHAI SONAGRA,HEIRS OF LAKHMANBHAI DEVABHAI SONAGRA,HANSABEN LAKHMANBHAI SONAGRA,MANISHBHAI LAKHMANBHAI SONAGRA,MINOR CHANDRESHBHAI LAKHMANBHAI SONAGRA,NARBHERAM BHAGWANBHAI VITHLAPARA,DALSUKHBHAI HARJIVANBHAI VARMORA,KANTILAL JUTHABHAI KARAVADIYA,CHANDULAL CHHAGANBHAI KALARIYA,JERAMBHAI NARSHIBHAI VITHLAPARA,RAJAKBHAI ALARAKHABHAI PINJARA,BALDEVSINH GOPALSINH ZALA	
47017	FA/3822/2017	09/07/2018	MENKAKUMARI SUBODHKUMAR MISHRA,	MR.HIREN M MODI	HITESH GURUDATT SHARMA,GURUDATT B SHARMA,NEW INDIA ASSURANCE CO. LTD.,PUNSHI RAVABHAI GADHAVI,JITENDRA KANUBHAI PANCHAL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT)
47018	FA/3823/2017	27/06/2018	(MASTER) LAXMAN HIRA AHIR,PURIBEN HIRABHAI AHIR (MOTHER)	MR.HIREN M MODI	HAMIR ARJAN DANGAR,JITENDRA NARANNATH GUSAI,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,MR VIBHUTI NANAVATI
47019	FA/3834/2017	22/11/2017	NEW INDIA ASSURANCE CO. LTD., (RO),	MR GC MAZMUDAR,MR HG MAZMUDAR	BACHUBHAI MOTIBHAI PARMAR,SOMABHAI DHULABHAI ZALA,BHARATSINH H. PARMAR	
47020	FA/3835/2017	22/11/2017	NEW INDIA ASSURANCE CO. LTD., (RO),	MR GC MAZMUDAR,MR HG MAZMUDAR	MAKSUDBHAI ABDULKARIM SAIYAD,SOMABHAI DHULABHAI ZALA,BHARATSINH H. PARMAR	
47021	FA/3838/2017	02/07/2018	SHRI MAHENDRAKUMAR RAMCHANDRA PANDYA,	MR CB DASTOOR	SHRI SHANTILAL GIRDHARLAL PATEL,	MR SP MAJMUDAR,MR SHAKTI S JADEJA
47022	FA/3841/2017	27/11/2017	PRAJESH MANHARLAL JARIWALA,	MR KUNAL S SHAH	BHUMIKA EX-WIFE OF PRAJESH MANHARLAL JARIWALA,	MR SHAKEEL A QURESHI
47023	FA/3842/2017	06/04/2018	ABB INDIA LIMITED,	HARDIK A SHAH,JAYANI B SHAH	BHARAT BIJLEE LIMITED,	M/S WADIAGHANDY AND CO
47024	FA/3852/2017	20/02/2018	CHOLAMANDALAM MS GENRAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	NARANSINH RANJITSINH JARIYA,HARIBHAI BADHABHAI RATHOD,BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,MEGHJIBHAI LIMBABHAI,RANJANBEN P MORI,NEW UNITED INDIA INSURANCE COMPANY LIMITED,HEIRS AND LEGAL REPRESENTATIVE OF MUKESHBHAI AVARANSINGH PATARIA,GAYATRIBEN MUKESH PATARIA,SALU MUKESHBHAI PATARIA - MINOR,KARAN MUKESHBHAI PATARIA - MINOR,DHRIVIYA MUKESHBHAI- MINOR	,RULE SERVED,SERVED BY AFFIX. (R),(MR MAULIK J SHELAT)

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47025	FA/3859/2017	23/12/2019	FIROZBHAI ABDULBHAI SUMARA,	MR. AFTAB A NOYADA,A S TIMBALIA	NAZMA VALIBHAI KHAFI WIFE FIROZBHAI ABDULBHAI SUMARA,	DS AFF.NOT FILED (N)
47026	FA/3864/2017	25/04/2018	GOVINDBHAI BECHARBHAI,BABUBHAI VITTHALBHAI,DASHRATHBHAI VITTHALBHAI	,MR.D K.PUJ	DWARKABHAI AMBARAM PATEL,VIKRAM DWARKABHAI PATEL,RAMILABEN DWARKABHAI PATEL,,VISHNUBHAI SOMABHAI PATEL,MAHENDRABHAI BHIKABHAI PATEL,AMRATBHAI KHODABHAI PATEL,DINESHBHAI KHODABHAI PATEL,ASHOKBHAI KHODABHAI PATEL,USHABEN KHODABHAI PATEL,DIPAKBHAI NAGJIBHAI HARIPARA,VIJAYKUMAR GAGJIBHAI SEJALIYA	,MR SUNIL S JOSHI,MR JINESH C JANI
47027	FA/3872/2017	07/12/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	RAMILABEN NAVNITBHAI @ RATHODIYA PARMAR,MINOR PRAVINBHAI NAVNITBHAI @ RATHODIYA PARMAR,MINOR DAXABEN NAVNITBHAI @ RATHODIYA PARMAR,SUNILBHAI CHATURBHAI PATEL	,MR MOHSIN M HAKIM
47028	FA/3873/2017	19/06/2018	GENERAL MANAGER, ONGC,	MS KJ BRAHMBHATT	THAKORE HATHISING BHAIJIJI,SPECIAL LAND ACQUISITION OFFICER	,MR AV PRAJAPATI
47029	FA/3874/2017	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	PARSOTAMBHAI VASHRAMBHAI DUDHATRA,SUMITABEN RAJESHBHAI TALAVIYA,MINOR JAYKUMAR RAJESHBHAI TALAVIYA,MINOR PAYALBEN RAJESHBHAI TALAVIYA,RAMJIBHAI SHAMJIBHAI TALAVIYA,KANTABEN RAMJIBHAI TALAVIYA	RULE SERVED,NISHIT A BHALODI
47030	FA/3876/2017	30/11/2017	SAR AUTO PRODUCTS LTD.,	MR DHAVAL SHAH	NEEPAZ V FORGE INDIA LTD.,	
47031	FA/3879/2017	01/12/2017	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	ARJUN HARESHBHAI DESAI,SURESHBHAI SHANTILAL KESARIYA	
47032	FA/3880/2017	22/06/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SITHRA NAPSINH CHADA,SHAMJI HIRA NATHA,SAVITABEN WIDOW OF VINODBHAI SOHANLAL JAIN,JAY VINODBHAI JAIN,TANUJ VINODBHAI JAIN,MANGIBEN SOHANLAL JAIN (DELETED)	,RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
47033	FA/3892/2017	21/03/2018	VISHALBHAI BACHUBHAI CHAVDA,	MR.DARSHAN A. DAVE,MR MIHIR VAKHARIYA	JETHABHAI VIRABHAI KANGAD,	
47034	FA/3899/2017	07/12/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	DINESHBHAI BHARATBHAI PARMAR,MOHMADHANIF SULEMAN SHEIKH,MINOR NILESHKUMAR DALPATSINH	
47035	FA/3900/2017	16/01/2018	UNION OF INDIA,	MS ARCHANA U AMIN	JAYANTIBHAI NARSINHBHAI PRAJAPATI,ARBITRATOR AND REVENUE INSPECTION	
47036	FA/3901/2017	13/03/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	KOKILABEN AJITBHAI BARAIYA,MINOR PRIYANKABN AJITBHAI BARAIYA,MINOR KISHAN AJITBHAI BARAIYA,MINOR JANAKI AJITBHAI BARAIYA,MINOR PRIYANKABEN AJITBHAI BARAIYA,BHAYSHANKAR RASIKLAL MODHIYA,CHIEF OFFICER SHRI	RULE SERVED,MR.HIREN M MODI
47037	FA/3908/2017	29/11/2017	NEW INDIA ASSURANCE CO. LTD.,	MS LILU K BHAYA	ALTAF MUKESHBHAI GHANCHI,KASAMSHA S. DIVAN,ILMUSHA IDUSHA DIVAN	
47038	FA/3910/2017	04/12/2017	ORIENTAL INSRUANCE COMPANY LTD,	MR KK NAIR	PANKAJBHAI PITHABHAI PARMAR,JITENDRABHAI UMESHBHAI GOSWAMI (BHARTHI),BHAJRANGLAL GOVINDRAM JAGANDA,RAJANIKANT MERAMANBHAI PARMAR	
47039	FA/3913/2017	04/12/2018	ALPESHBHAI BABUBHAI PATHODIYA,	MR. SUHAIL Z SAIYED	STATE OF GUJARAT,B.B.PRAJAPATI,ADJUDICATING OFFICER AND RESIDENT ADDITIONAL COLLECTOR,PRESIDING OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
47040	FA/3918/2017	19/09/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	GAJENDRASINH PARBATSINH GOHIL,ARJANBHAI KALABHAI RABARI	NOTICE SERVED
47041	FA/3921/2017	07/12/2017	PRAVINBHAI SHAMJIBHAI DEVGANIYA,	MR NIRAV C SANGHAVI,MR. KISHAN H DAIYA	RAMILABEN FURJIBEN JHANJHAMERA (PRAJAPATI),	HCLS COMMITTEE,MR ATIT D THAKORE

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47042	FA/3925/2017	30/04/2018	PARAGBHAI AKSHAYKUMAR SHAH,	MR.HIREN M MODI	KANAIYA RAMPRAVESH YADAV,M/S. RAINBOW TRAVELS PROPRIETOR MR. H.T.PATEL,THE ORIENTAL INSRUANCE COMPANY LTD	NOTICE SERVED BY DS,NOTICE UNSERVED,MR RATHIN P RAVAL
47043	FA/3935/2017	07/12/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	BINDUBEN WD/O TEJASKUMAR KANCHANLAL PANDYA,MINOR MANALI TEJASKUMAR PANDYA,MINOR ABHI TEJASKUMAR PANDYA,RAVINDRA DASHRATHRAM YADAV,NIMBUS FOOD INDUSTRIES	NOTICE SERVED,MR VIJAL P DESAI,(NISHIT SONI)
47044	FA/3937/2017	06/08/2018	CHHAGANBHAI NANJIBHAI PARMAR (SINCE DECEASED),KAMLABEN CHHAGANBHAI PARMAR,PARSHOTTAM CHHAGANBHAI PARMAR,BHARATBHAI CHHAGANBHAI PARMAR,KISHOREBHAI CHHAGANBHAI PARMAR,SANJAYBHAI VELJIBHAI PARMAR	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	YOGESHBHAI MANSINGBHAI PARMAR,	NOTICE SERVED
47045	FA/3946/2017	05/07/2018	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	BABABA JASVANTSINH VADHER,MINOR KRISHNAPALSINH JASVANTSINH VADHER,MINOR JAYDIPSINH JASVANTSINH VADHER,KANCHANBA CHAKUBHA @ CHANDUBHA VADHER,YUSUF IBRAHIM SORA,MALDE SAJANBHAI ODEDARA,NANBEN RAMJIBHAI ODICHH,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,HANIF OSMANBHAI SORA	NOTICE SERVED,RULE SERVED,MR MAKBUL I MANSURI
47046	FA/3950/2017	10/01/2018	FRIENDS AND FRIENDS SHIPPING PVT. LTD.,	JENIL M SHAH	M/S. OCI CORPORATION,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU VAIDYA,ARVIND VITHALDAS JOSHI	,SHARDUL AMARCHAND MANGALDAS AND CO
47047	FA/3951/2017	10/01/2018	FRIENDS AND FRIENDS SHIPPING PVT. LTD.,	JENIL M SHAH	M/S. OCI CORPORATION,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU VAIDYA,ARVIND VITHALDAS JOSHI	,SHARDUL AMARCHAND MANGALDAS AND CO
47048	FA/3952/2017	10/01/2018	FRIENDS AND FRIENDS SHIPPING PVT. LTD.,	JENIL M SHAH	M/S. OCI CORPORATION,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU JASUBHAI VAIDYA,ARVIND VITHALDAS JOSHI	,SHARDUL AMARCHAND MANGALDAS AND CO
47049	FA/3953/2017	10/01/2018	FRIENDS AND FRIENDS SHIPPING PVT. LTD.,	JENIL M SHAH	M/S. OCI CORPORATION,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU JASUBHAI VAIDYA,ARVIND VITHALDAS JOSHI	,SHARDUL AMARCHAND MANGALDAS AND CO
47050	FA/3954/2017	10/01/2018	FRIENDS MERCANTILE PVT. LTD.,	MR. ARCHIT P JANI	M/S. OCI CORPORATION,SUKHRAJ AMARCHAND SINGHVI,TRIBHUVAN AMARCHAND SINGHVI,BADAMIDEVI SUKHRAJ SINGHVI,LALITADEVI BABULAL SINGHVI,NIRMALADEVI TRIBHUVAN SINGHVI,ARVIND VITHALDAS JOSHI	,SHARDUL AMARCHAND MANGALDAS AND CO
47051	FA/3955/2017	10/01/2018	FRIENDS MERCANTILE PVT. LTD.,	MR. ARCHIT P JANI	M/S. OCI CORPORATION,SUKHRAJ AMARCHAND SINGHVI,TRIBHUVAN AMARCHAND SINGHVI,BADAMIDEVI SUKHRAJ SINGHVI,LALITADEVI BABULAL SINGHVI,NIRMALADEVI TRIBHUVAN SINGHVI,ARVIND VITHALDAS JOSHI	,SHARDUL AMARCHAND MANGALDAS AND CO
47052	FA/3964/2017	27/02/2018	GOPALBHAI RANABHAI,SAVITABEN RANABHAI,SHIVKUNVARBEN RANABHAI,MANJUBEN RANABHAI,JERAMBHAI RANABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47053	FA/3965/2017	27/02/2018	SHANTUBEN BALABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	

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47054	FA/3966/2017	27/02/2018	SIGRAMBHAI MONABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47055	FA/3967/2017	27/02/2018	NANDUBEN MAVAJI (DELETED),	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47056	FA/3968/2017	27/02/2018	BACHUBHAI RUPABHAI - DECEASED,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47057	FA/3969/2017	27/02/2018	DECEASED MAVJIBHAI VALABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47058	FA/3970/2017	27/02/2018	(UJIBEN SURABHAI) DELETED AS PER ORDER DT. 03/06/2014,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47059	FA/3971/2017	27/02/2018	MAGANBHAI VITTHALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47060	FA/3972/2017	27/02/2018	HEIR OF DECEASED ODHABHAI RANABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47061	FA/3973/2017	27/02/2018	HEIRS OF DECEASED VITTHALBHAI DHUDABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47062	FA/3974/2017	27/02/2018	SHAMJIBHAI VAGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47063	FA/3975/2017	27/02/2018	VITTHAL LAVAJI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47064	FA/3976/2017	27/02/2018	SHAMJI OGHAD,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47065	FA/3977/2017	27/02/2018	LALAJI KANA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47066	FA/3978/2017	27/02/2018	MOHAN GOVIND,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47067	FA/3981/2017	27/06/2018	MANISHABEN JAYESHBHAI PATEL,	MS HINA DESAI	JAYESHBHAI KARSANBHAI PATEL,	NOTICE SERVED
47068	FA/3987/2017	11/12/2017	NARAN ODHA,BABUBHAI S/O NARANBHAI ODHABHAI,THAKERSHIBHAI S/O NARANBHAI ODHABHAI,LALAJIBHAI S/O NARANBHAI ODHABHAI,MANJIBHAI S/O NARANBHAI ODHABHAI,BHARATBHAI S/O NARANBHAI ODHABHAI,JAMNABEN NARANBHAI W/O GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O DEVRAJBHAI GANGANI,MANJUBEN W/O GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN ODHA,GUGABEN ODHA,PADUBEN ODHA,HIRABEN DAYAL	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47069	FA/3988/2017	11/12/2017	LILIBEN LAVAJI,DAYABEN LAVAJI,ASHABEN LAVAJI,NILESH LAVAJI,VITTHAL MULJI,UJIBEN VITTHALBHAI,LILIBEN W/O LAVAJIBHAI VITTHALBHAI,NILESH LAVAJIBHAI,SHILPABEN LAVAJIBHAI,ALPABEN LAVAJIBHAI,DAYABEN LAVAJIBHAI,ASHABEN LAVAJIBHAI,LAXMANBHAI VITTHABHAI,GHANSHYAMBHAI VITTHALBHAI,SHAILESH S/O GANGABEN VITTHALBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47070	FA/3989/2017	11/12/2017	BACHU BABU,GHUDABHAI BACHUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47071	FA/3990/2017	11/12/2017	JASHODABEN MAVJI,KHATA MAVJI,GOBAR MAVJI,LABHUBHAI MAVJI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47072	FA/3991/2017	11/12/2017	BHURUBHA GAGUBHA GOHIL,HEMANTSING BHURUBHA GOHIL,KISHLORESINH BHURUBHA,NIMUBHA KISHORESHINH,MINOR KANAKSINH KISHORESINH,MINOR ASHABA KISHORESINH,MINOR HARPALSINH KISHORESINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47073	FA/3992/2017	11/12/2017	RUPSINH JAMSINH,GAJARABA WD/O RUPSINH JAMSINH,MANCHHABA D/O RUPSINH JAMSINH,DHARMISTHABA D/O RUPSINH JAMSINH,INDRASINH RUPSINH,JAYPALSINH RUPSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47074	FA/3993/2017	11/12/2017	SAVJIBHAI AMRABHAI,UJIBEN SAVJIBHAI,JETHABHAI SAVJIBHAI,HANSBEN SAVJIBHAI,JAMURBHAI AMRABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47075	FA/3994/2017	11/12/2017	(SADU BHIMA) AMENDED AS PER ORDER DTD. 23-05-2014 BELOW EXH. 6,RAVAJIBHAI SADUBHAI,NANUBHAI SADUBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47076	FA/3995/2017	11/12/2017	NARAN ODHA - AMENDED AS PER ORDER DTD. 13-03-2014 BELOW EXH. 6,BABUBHAI S/O NARANBHAI ODHABHAI,THAKERSHIBHAI S/O NARANBHAI ODHABHAI,LALJIBHAI S/O NARANBHAI ODHABHAI,MANJIBHAI S/O NARANBHAI ODHABHAI,BHARATBHAI S/O NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O DEVRAJBHAI GANGANI,MANJUBEN W/O GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN ODHA,GANGABEN ODHA,MADHUBEN ODHA,HIRABEN DAYAL	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47077	FA/3996/2017	11/12/2017	NARAN ODHA - AMENDED AS PER ORDER DTD. 19-04-2014 BELOW EXH. 6,BABUBHAI S/O NARANBHAI ODHABHAI,THAKERSHIBHAI S/O NARANBHAI ODHABHAI,LALJIBHAI S/O NARANBHAI ODHABHAI,MANJIBHAI S/O NARANBHAI ODHABHAI,BHARATBHAI S/O NARANBHAI ODHABHAI,JAMANABEN NARANBHAI W/O GANESHBHAI DHAMELIYA,LAXMIBEN NARANBHAI W/O DEVRAJBHAI GANGANI,MANJUBEN W/O GORDHANBHAI KUKADIYA,RAMUBEN NARANBHAI W/O VALLABHBHAI DHAMELIYA,BACHU ODHA,SHANTUBEN ODHA,GANGABEN ODHA,MADHUBEN ODHA,HIRABEN DAYAL	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47078	FA/3997/2017	11/12/2017	HAMJUBA KHODUBHA,PRAKASHBA MAJUBHA,DHARMANDRASINH HAMJUBHA,GITABA HAMJUBHA,BHAGIRATHSINH HAMJUBHA,NARENDRASINH HAMJUBHA,POPATBHA HAMJUBHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47079	FA/3998/2017	11/12/2017	RATNABHAI VALABHAI,DHIRUBHAI VALABHAI,HAJABHAI ODHABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47080	FA/3999/2017	11/12/2017	PANCHA NARSHI,JIVUBEN PANCHABHAI,NATHUBHAI PANCHABHAI,KASHIBEN PANCHABHAI,MONGHIBEN PANCHABHAI,MANUBEN PANCHABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47081	FA/4000/2017	11/12/2017	HARIBHAI ODHABHAI,JAMURBHAI HARIBHAI,NANIBEN HARIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47082	FA/4001/2017	11/12/2017	RATNABHAI VALABHAI,DHIRUBHAI VALABHAI (DELETED)	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47083	FA/4002/2017	11/12/2017	BACHUBA BHUPATSANG,VIKRAMSINH BHUPATSINH,KISHORSINH BHUPATSINH,GAJENDRASINH BHUPATSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47084	FA/4003/2017	11/12/2017	JAGUBHA CHHANUBHA,VANRAJSINH CHHANUBHA,GIRVANSINH CHHANUBHA,VIRAMDEVSINH VANRAJSINH,GAUTAMSINH VANRAJSINH,MANHARSINH GIRVANSINH,KRIPALSINH GIRVANSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47085	FA/4004/2017	11/12/2017	JADIBEN JERAMBHAI,ARJANBHAI UKABHAI,BHIMABHAI UKABHAI,BHAVANBHAI UKABHAI,KHODABHAI UKABHAI,VALABHAI UKABHAI,KESHUBHAI UKABHAI,BHAYABHAI UKABHAI,GAFULBHAI UKABHAI,JSHODABEN UKABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47086	FA/4005/2017	11/12/2017	HEMKUNVARBA BECHARJI,RAYUBHA BECHARJI,VINUBA BECHARJI,PRAKASHBA MAHIPATSINH,ASHABA MAHIPATSINH,DAKSHABA MAHIPATSINH,SHIVRAJSINH MAHIPATSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47087	FA/4006/2017	11/12/2017	SHAMJIBHAI GILABHAI,AMRATBEN SHAMJIBHAI,DHIRUBHAI SHAMJIBHAI,RAMESHBHAI SHAMJIBHAI,MANJUBEN SHAMJIBHAI,NANDUBEN SHAMJIBHAI,SAVUBEN SHAMJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47088	FA/4007/2017	11/12/2017	NANJI JERAM,DUDHIBEN NANJIBHAI JERAMBHAI KUCHA,MOKADBHAI NANJIBHAI KUCHA,DEVALBEN NANJIBHAI KUCHA,RADHABEN NANJIBHAI KUCHA,NANDUBEN NANJIBHAI KUCHA	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47089	FA/4008/2017	11/12/2017	HASUBA JILUBHA,RAMUBHA JILUBHA,GOHIL VINUBA RAMDEVSINH,GOHIL JAIPALSINH RAMDEVSINH,HEMBA DAULATSANG	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47090	FA/4009/2017	11/12/2017	MAKOD JERAM,SHIVUBEN W/O MAKOD JERAMBHAI LAKHANI,MAJUBEN D/O MAKOD JERAMBHAI LAKHANI,KANUBHAI S/O MAKOD JERAMBHAI LAKHANI,RAMABEN D/O MAKOD JERAMBHAI LAKHANI,ASMITABEN D/O MAKOD JERAMBHAI,GITABEN D/O MAKOD JERAMBHAI LAKHANI,KHIMJI JERAM,LAXMIBEN W/O KHIMJIBHAI JERAMBHAI,PRAVINBHAI KHIMJIBHAI,REKHABEN KHIMJIBHAI,KANTUBEN KHIMJIBHAI,SHOBHANABEN KHIMJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47091	FA/4010/2017	11/12/2017	GIGA GILA,NAGJIBHAI GIGABHAI SURANI,RAMBHABEN GIGABHAI SURANI,JIVRAJBHAI GIGABHAI SURANI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47092	FA/4011/2017	11/12/2017	(HEMBA CHATURSANG),JASVANTSANG GUMANSANG,HAKIMBA GUMANSANG,RASIKBA CHATURSANG,ARVINDSINH CHATURSANG,SHITABA CHATURSANG,JANKBA PARBATSINH,RAMDEVSINH PARBATSINH,VIRDEVSINH PARBATSINH,MALDEVSINH PARBATSINH,MANCHHABA AESHUBHA,LALUBHA AESHUBHA,ARJUNSINH AESHUBHA,GANPATSINH AESSHUBHA,(VASANTBA GHANSHYAMSINH),CHHOTUBHA GHANSHYASINH,BHARATSINH GHANSHYASINH,PRAFULABA GHANSHYASINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47093	FA/4012/2017	11/12/2017	BATUKBHA KHODUBHA,MANKUNVARBA W/O BATUKBHAI GOHIL,VIJAYBA BATUKBHAI GOHIL,MANISHABA BATUKBHAI GOHIL,HEMANTSINH BATUKBHAI GOHIL,PRATAPSINH BATUKBHAI GOHIL,LALUBHAI BATUKBHAI GOHIL	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI

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47094	FA/4013/2017	11/12/2017	MOHAN JERAM,LADUBEN MOHANBHAI,BHARATBHAI MOHANBHAI,JITUBHAI MOHANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47095	FA/4014/2017	11/12/2017	VITHAL DAHYABHAI,AJWALIBEN VITHALBHAI,JAYSHRIBEN VITHALBHAI MORDIYA,GHANSHYAMBHAI VITHALBHAI MORDIYA,REKHABEN VITHALBHAI W/O PRAVINBHAI LATHIYA,VIJAYBHAI VITHALBHAI MORDIYA,SANJAYBHAI VITHALBHAI MORDIYA,BABUBHAI DAHYABHAI,MOHANBHAI DAHYABHAI,KANUBHAI DAHYABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47096	FA/4015/2017	11/12/2017	CHHANABHAI GANESHBHAI,SHANTUBEN DAHYABHAI,PANCHABHAI GANESHBHAI,GUGABEN W/O GANESHBHAI,HARJIBHAI BHANABHAI,DAYALBHAI HARJIBHAI,GHUSABHAI HARJIBHAI,SHANTUBEN HARJIBHAI,RAJABHAI HARJIBHAI,JAGDISHBHAI DAHYABHAI,JAYESHBHAI DAHYABHAI,RANJBEN DAHYABHAI,SHANTUBEN DAHYABHAI (GUARDIAN OF MINOR)	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47097	FA/4016/2017	11/12/2017	BATUKBHA KHODUBHA,MANKUNVARBA W/O BATUKBHAI GOHIL,VIJAYABA BATUKBHAI GOHIL,MANISHABA BATUKBHA GOHIL,HEMANTSINH BATUKBHA GOHIL,PRATAPSINH BATUKBHA GOHIL,LALUBHA BATUKBHA GOHIL	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	MR PREMAL R JOSHI
47098	FA/4017/2017	11/12/2017	JAYABA MOHABATSINH,DHARMENDRASINH MOHABATSINH,KHAMABA WD/O DHARMENDRASINH MOHABATSINH GOHIL,NEHALBA DHARMENDRASINH MOHABATSINH GOHIL,RAGHUVIRSINH MOHABATSINH,ASHOKSINH MOHABATSINH,KAILASBA MOHABATSINH,BHARTIBA MOHABHATSINH	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47099	FA/4018/2017	11/12/2017	MAKOD JERAM,SHIVUBEN W/O MAKOD JERAMBHAI LAKHANI,MAJUBEN D/O MAKOD JERAMBHAI LAKHANI,KANUBHAI S/O MAKOD JERAMBHAI LAKHANI,RAMABEN D/O MAKOD JERAMBHAI LAKHANI,ASMITABEN D/O MAKOD JERAMBHAI,GITABEN D/O MAKOD JERAMBHAI LAKHANI,KHMIJI JERAM,LAXMIBEN W/O KHIMJIBHAI JERAMBHAI,PRAVINBHAI KHIMJIBHAI,REKHABEN KHIMJIBHAI,KANTUBEN KHIMJIBHAI,SHOBHANABEN KHIMJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47100	FA/4019/2017	11/12/2017	BALVANTSANG BHAVSANG,VINUBA W/O. BALVANTSANG,INDRAJITSINH BALVANTSANG,CHETANSANG BALVANTSANG,VIJAYSINH BALVANTSANG	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47101	FA/4020/2017	11/12/2017	SHIVA NARSHI,PARSHOTAM NARSHI,RANA NARSHI,GHELA NARSHI,BAIKUNVARBEN NARSHI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47102	FA/4021/2017	11/12/2017	RAMUBEN KANABHAI,RAMBHABEN MOTABHAI,PUNABHAI LAKHMANBHAI,LILIBEN LAKHMANBHAI,NANJIBHAI LAKHMANBHAI,BALABHAI LAKHMANBHAI,VIJUBEN LAKHMANBHAI,VELJIBHAI VAGHA,LAGHABHAI VAGHABHAI,MADHA RAVJI,RANCHOD KANJI,NARAN KANJI,VALLABH KANJI,SHIVUBEN KANJI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47103	FA/4022/2017	11/12/2017	MAKOD JERAM,SHIVUBEN W/O MAKOD JERAMBHAI LAKHANI,MAJUBEN D/O MAKOD JERAMBHAI LAKHANI,KANUBHAI S/O MAKOD JERAMBHAI LAKHANI,RAMABEN D/O MAKOD JERAMBHAI LAKHANI,ASMITABEN D/O MAKOD JERAMBHAI LAKHANI,GITABEN D/O MAKOD JERAMBHAI LAKHANI,KHIMJI JERAM,LAXMIBEN W/O KHIMJIBHAI JERAMBHAI,PRAVINBHAI KHIMJIBHAI,REKHABEN KHIMJIBHAI,KANTUBEN KHIMJIBHAI,SHOBHANABEN KHIMJIBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47104	FA/4023/2017	11/12/2017	SHAMJIBHAI PARSOTAMBHAI,SAMJUBEN W/O. SHAMJIBHAI,BHAVNABEN SHAMJIBHAI LAKHANI W/O. BABUBHAI GOLKIYA,RAMESHBHAI SHAMJIBHAI LAKHANI,ASHOKBHAI SHAMJIBHAI LAKHANI,VIRJIBHAI PARSOTAMBHAI,SHANTIBHAI PARSOTAMBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	

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47105	FA/4024/2017	11/12/2017	BHAYABHAI AMBABHAI,GAURIBEN W/O. BHAYABHAI AMBABHAI,ASMITABEN D/0. BHAYABHAI AMBABHAI,HIRABEN D/O. BHAYABHAI AMBABHAI,MUKESHBHAI S/O. BHAYABHAI AMBABHAI,DINESHBHAI S/O. BHAYABHAI AMBABHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47106	FA/4026/2017	11/12/2017	HEMKUNVARBA BECHRJI,RAYUBHA BECHRJI,VINUBHA BECHRJI,PRAKASH MAHIPAT	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47107	FA/4027/2017	11/12/2017	SHAMJI PARSOTAM,SAMJUBEN W/O. SHAMJIBHAI,BHAVNABEN SHAMJIBHAI LAKHANI W/O. BABUBHAI GOLKIYA,RAMESHBHAI SHAMJIBHAI LAKHANI,ASHOKBHAI SHAMJIBHAI LAKHANI,VIRJI PARSOTAM,SHANTI PARSOTAM	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47108	FA/4028/2017	11/12/2017	UKA SHAKUR,ALLARAKHABHAI UKABHAI,SUBHANBEN BHATUR,MUNABHAI BHATUR,BANUBEN BHATUR	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47109	FA/4029/2017	11/12/2017	BALVANTSANG BHAVSANG,VINUBA W/O BALVANTSANG,INDRAJITSINH BALVANTSANG,CHETANSANG BALVANTSANG,VIJAYSINH BALVANTSANG	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
47110	FA/4033/2017	30/01/2018	SURESHBHAI VISHNUBHAI PATEL,	MR GAURANG K PATEL	ANILBHAI UGARCHAND SHAH,NAYNABEN ANILBHAI SHAH,PARIN VIKRAMBHAI SHAH,KIRTIBHAI UGARCHAND SHAH,PARAGBHAI KIRTIBHAI SHAH,VINODBHAI JIVABHAI AMIN,SUVIDHI ASSOCIATE	,MR HR PRAJAPATI
47111	FA/4034/2017	04/10/2018	GUJARAT ALKALIES AND CHEMICALS LTD.,	NANAVATI ASSOCIATES	M/S. PRAGATI PROGRESSIVE PVT. LTD.,MANISH R. SHARMA,RAJENDRA MASHRU	RULE UNSERVED,MR.PARTH CONTRACTOR
47112	FA/4035/2017	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	CHANDUBHA GABHUBHA JADEJA,CHANDRASINH VIJAYSINH SODHA,MANKUNVARBHA CHANDUBHA JADEJA	RULE SERVED,MR.HIREN M MODI
47113	FA/4039/2017	21/12/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	MAYANK DILIPBHAI SHAH,HEIR AND L.R. OF DECD. MANSUKHBHAI GANGARAMBHAI BHIMANI,BHAGWATIBEN MANJIBHAI MAKWANA,GAYATRIBEN MANJIBHAI MAKWANA,DEVANG MANJIBHAI MAKWANA,PIYUSH MANJIBHAI MAKWANA,TAKSHIBHAI VASRAMBHAI MAKWANA	
47114	FA/4055/2017	22/12/2017	URVA KEPALBHAI PATEL (MINOR),YASH RAKESHBHAI PATEL (MINOR),SAURIN DASHRATHBHAI PATEL	MR PRITESH L PARIKH,MR JIGAR D DAVE	M/S. EVEREST CONBUILD,NAVINBHAI GUDHABHAI PATEL,PARESHBHAI AMBALAL PATEL,KEPALBHAI NATVARLAL PATEL,RAKESHBHAI NATVARLAL PATEL,MANISHABEN DASHRATBHAI PATEL	
47115	FA/4070/2017	18/12/2017	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	RC JANI & ASSOCIATE	AVADH CONSTRUCTION CO.,	MR GT DAYANI
47116	FA/4074/2017	30/07/2018	TEJBAI KARSANBHAI DANICHA WD/O LATE SHRI KARSANBHAI KHIMJIBHAI DANICHA,PARVATIBEN KARSANBHAI DANICHA D/O LATE SHRI KARSANBHAI KHIMJIBHAI DANICHA,KANBAI KHIMJIBHAI DANICHA M/O LATE SHRI KARSANBHAI KHIMJIBHAI DANICHA (EXPIRED),BABULAL KHIMJIBHAI DANICHA B/O LATE SHRI KARSANBHAI KHIMJIBHAI DANICHA	MR. HEMAL SHAH	ABDULSAKUR AAMADBHAI RAYMA,RASHILABEN SURESHCHANDRA THACKER,THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SANDIP C SHAH
47117	FA/4082/2017	03/08/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	PATEL RAIBEN WIDOW OF MADHABHAI SHIVRAM,PATEL HANSABEN MADHABHAI,PATEL YOGESHKUMAR MADHABHAI,PATEL GIRISHKUMAR RAMABHAI,PATEL NATWARBHAI MANIBHAI (DELETED)	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR HB CHAMPAVAT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47118	FA/4086/2017	22/04/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DASIBEN WD/O RAMANBHAI S. PARMAR,MINOR LAXMIBEN RAMANBHAI PARMAR,MINOR SAPNABEN RAMANBHAI PARMAR,SOMABHAI SHIVABHAI PARMAR,KASHIBEN SOMABHAI PARMAR,SHEIKH MOHAMAD YUSUF KASHAM KARIM,SAFIYUDDIN NAJMUDDIN VOHRA	RULE SERVED,RULE UNSERVED,MR MOHSIN M HAKIM
47119	FA/4088/2017	04/02/2020	UNITED INDIA INSURANCE COMPANY LTD PALANPUR,	MR VIBHUTI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,SURESHSINH SONSINH CHAUHAN,GOVINDSINH CHAMANSINH CHAUHAN	RULE SERVED
47120	FA/4089/2017	04/02/2020	UNITED INDIA INSURANCE COMPANY LTD PALANPUR,	MR VIBHUTI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,SURESHSINH SONSINH CHAUHAN,SAGARSINH GOVINDSINH CHAUHAN	RULE SERVED
47121	FA/4090/2017	04/02/2020	UNITED INDIA INSURANCE COMPANY LTD PALANPUR,	MR VIBHUTI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,SURESHSINH SONSINH CHAUHAN,SONALBA GOVINDSINH CHAUHAN	RULE SERVED
47122	FA/4100/2017	28/12/2017	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	NAYNABEN ANILKUMAR JOSHI,DHARABEN ANILKUMAR JOSHI,HARSHIDA ANILKUMAR JOSHI,LEGAL HEIR OF DECD. JAYABEN GOVINDBHAI JOSHI,DHIRAJLAL GOVINDBHAI JOSHI,NAVINCHANDRA GOVINDJI JOSHI,PRAVINKUMAR GOVINDJI JOSHI,PATTO MURALI KRISHNA S/O. VENKATESHWAR RAO,THE V.C. & M.D., A.P. STATE ROAD TRANSPORT CORPORATION,DELETED VIDE ORDER BELOW EXH.13	
47123	FA/4101/2017	30/07/2018	RAJANBHAI CHHABILDAS SHAH,PARAMANAND MISRILAL JAYSWAL,DIPEN RASIKLAL PATEL,PRAKASH SATALCHAND SHAH	MR JV JAPEE	BUDDHISHCHANDRA MANILAL MODI,RAMILABEN BUDDHISHCHANDRA MODI	MR GM AMIN
47124	FA/4112/2017	03/07/2018	MAHENDRABHAI MANIBHAI PARMAR,REKHABEN MAHENDRABHAI PARMAR	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
47125	FA/4113/2017	23/07/2018	AMITKUMAR CHANDRAKANT PATEL,	MR HARSHAD K PATEL	AMI W/O. AMITKUMAR PATEL D/O. RAMAKANT MANILAL PATEL,	MR P P MAJMUDAR
47126	FA/4116/2017	26/09/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MINOR NIKITA ALIAS KINJAL DASHRATHBHAI LUHAR,JASHVANTBHAI AMRATBHAI PATEL	NOTICE SERVED,MR.HIREN M MODI
47127	FA/4119/2017	20/04/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	RATILAL CHHAGANLAL SARVAIYA (FATHER),MANJULABEN RATILAL SARVAIYA (MOTHER),HIRENKUMAR NARESHBHAI LALWANI,RAJENDRASINH BHAISABBHA GOHIL	RULE SERVED,AKHIL A PATEL
47128	FA/4121/2017	20/04/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	HANSABEN JALABHAI NADODA (DODIYA),DHAVALKUMAR JALABHAI NADODA (DODIYA),RIDDHIBEN JALABHAI NADODA (DODIYA),LEELABEN SHANKARBHAI NADODA (DODIYA),M/S. HARDWARE TOOLS AND M/C. PROJECT PVT. LTD.	MR HARSHIT S TOLIA,MR PARTH S TOLIA,MR NIRAV C SANGHAVI,SHIRISHCHANDRA B TOLIA
47129	FA/4131/2017	09/01/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VC THOMAS	DEEPAKBHAI AMBROSEBHAI MAKWANA,DARSHANBHAI ARVINDKUMAR SHAH	,JAY R TALAVIA
47130	FA/4134/2017	27/12/2017	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	LILABEN VIJAYKUMAR LIMBACHIA,PRADEEPKUMAR VIJAYKUMAR LIMBACHIA,ISHWARBHAI GULABCHAND LIMBACHIA,DAHIBEN ISHWARBHAI LIMBACHIA,NAGINBHAI CHANDUBHAI BARIYA,PRAVINBHAI MANGALDAS LIMBACHIA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47131	FA/4136/2017	27/06/2019	NATIONAL INSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	SONAL MAGANBHAI MULANI,MINOR CHANDRIKA MAGANBHAI MULANI,MINOR NAYNA MAGANBHAI MULANI,MINOR GULABBEN MAGANBHAI MULANI,MINOR KAILASHBEN MAGANBHAI MULANI,MINOR RAJESH MAGANBHAI MULANI,MINOR ROHIT MAGANBHAI MULANI,TALSHIBHAI SAVABHAI MULANI,NANJIBHAI CHHAGANBHAI JOGIA,VELABHAI RANABHAI RATADIA,RAMESHBHAI GHUSBHAI BHUVA	RULE SERVED,MR NISHANT LALAKIYA
47132	FA/4139/2017	22/08/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RATILAL MOHANBHAI MAKVANA,M. M. SECURITY AND LABOUR SUPPLY SERVICES,POGGENAMP NAGARSETH POWERTRONICS PVT. LTD.	NOTICE SERVED,VAISHALI J SHAH
47133	FA/4144/2017	26/02/2020	NOVARTIS AG.,,NOVARTIS HEALTHCARE PVT. LIMITED	MR JATIN Y TRIVEDI,SINGHI & CO,PRATIK K CHAUDHARY	TRIVENI CHEMICALS PVT LIMITED,	RULE SERVED
47134	FA/4154/2017	22/06/2018	NATIONAL INSURANCE COMPANY LIMITED, PALANPUR,	MR VIBHUTI NANAVATI	JASWANTSINGH, S/O MANJITSINGH,JUJHAR CONSTRUCTION AND TRAVELS PVT. LTD.,TEENABEN TEJABHAI UMTAGAR(THAKOR),HITESHBHAI TEJABHAI UMTAGAR(THAKOR),RATANBEN TEJABHAI UMTAGAR(THAKOR),RAMESHBHAI SATAJI THAKOR	NOTICE UNSERVED,KAASH K THAKKAR
47135	FA/4158/2017	26/12/2017	SHRI SHYAM BHASKARBHAI MEHTA,	MR DEEP D VYAS	POONAM SHYAM MEHTA,	PRATIK K KHUBCHANDANI
47136	FA/4160/2017	02/08/2018	JAGRUTIBEN HARISHBHAI PARMAR,SHANTILAL KHIMJI PARMAR (DIED),CHAMPABEN SHANTILAL PARMAR,KISHOR SHANTILAL PARMAR	MR. HEMAL SHAH	MAHADEVA BACHUBHAI AYAR (GAJARIYA),ISHAQ OSMAN VAGHER,THE NEW INDIA ASSURANCE CO. LTD.,MANOJ AMRABHAI CHITOSA,NARENDRAKUMAR VALLABHDAS KUBAVAT,THE NEW INDIA ASSURANCE CO. LTD.	UNSERVED EXPIRED (N),RULE SERVED,MR AJAY R MEHTA
47137	FA/4197/2017	11/01/2018	DAWOODBHAI MAHAMMAD ISA KHERADA,	MR VAIBHAV N SHETH	USMAN DADU SHRIMALI SINCE DECEASED THROUGH HIS HEIRS,FARUK USMAN SHIRMALI,RAFIK USMAN SHIRMALI,NEW INDIA INSURANCE COMPANY LTD	,MR KV GADHIA,MR ANKIT Y BACHANI
47138	FA/4198/2017	25/01/2018	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHOMABHAI KHENGAR AAHIR,ASHABHAI RATNABHAI RABARI,AKSHAY SURESHBHAI CHAUHAN	,MR. HEMAL SHAH
47139	FA/4209/2017	28/12/2017	KETUL MANOJKUMAR SHAH,	MR ANKIT SHAH	SHAH ANERI CHIRAGKUMAR W/O KETUL MANOJKUMAR SHAH,	MR MAUNISH T PATHAK
47140	FA/4/2018	14/08/2018	BHIKHUJI KANUJI MAHIDA,SAJANBEN WD/O BHUPATSINH KANUJI MAHIDA,SURESH BHUPATSINH MAHIDA	MR VIKRAM J THAKOR	MAHENDRAKUMAR BHIKHABHAI JOSHI,KIRITBHAI PARSHOTTAMBHAI PATEL,HARESHKUMAR MADHAVBHAI RADADIA,UJIBEN @ PURIBEN CHHAGANBHAI PATEL,ASHWINKUMAR HARILAL THAKKAR	NOTICE SERVED BY DS,MR.D K.PUJ
47141	FA/11/2018	10/01/2018	FUTURE GENERAL INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	UDESINH MADHAVSINH JADAV,KAPILABEN UDESINH JADAV,GIRISH JAMNADAS PATEL,RANCHODBHAI GABABHAI GOHIL,DIPTIBEN YOGESHBHAI JADAV,SHIKHABEN YOGESHBHAI JADAV	
47142	FA/25/2018	12/03/2018	DEEPAK RAMNIKLAL DHOLAKIA,	MR PRATIK Y JASANI	JAYESH NIRANJANBHAI DHOLAKIA,NISHANT JAYESHBHAI DHOLAKIA,NIDHIP JAYESHBHAI DHOLAKIA,M/S. RANCHHODDAS ZINABHAI DHOLAKIA	MR ANAND B GOGIA
47143	FA/27/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,		SHAILESH LAVJIBHAI UNJIYA,MANSUKHBHAI NAJABHAI BAGDA (KHUMAN),UNITED INDIA INSURANCE COMPANY LIMITED.,SANJAY PALABHAI DAFDA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,SHANTABEN MANSUKHBHAI BAGDA	RULE SERVED,(MR MAULIK J SHELAT),MR PURVISH J MALKAN,VISMAY V MALKAN,DEVANSHI P MALKAN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47144	FA/28/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SHAILESH LAVJIBHAI UNJIYA,SANJAY PALABHAI DAFDA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,MANSUKHBHAI NAJABHAI BAGDA	RULE SERVED,MR PURVISH J MALKAN,VISMAY V MALKAN,DEVANSHI P MALKAN
47145	FA/37/2018	21/06/2018	CHIEF EXECUTIVE AUTHORITY, VADODARA URBAN DEVELOPMENT AUTHORITY,	MR HS MUNSHAW	PATEL DAXABEN NATVARBHAI,PATEL SAMIRBHAI NATVARBHAI,PATEL BHAVESHBHAI NATVARBHAI,PATEL DAXABEN NATVARBHAI,PATEL BHUPENDRABHAI KHODABHAI,PATEL LALJIBHAI KHODABHAI,PATEL KANTIBHAI KHODABHAI,BHANUBEN KANTIBHAI PATEL,SANJAYKUMAR KANTIBHAI PATEL,KUSUMBEN KANTIBHAI PATEL,JAYESHBHAI KANTIBHAI PATEL,PATEL PRAVINBHAI KHODABHAI,PATEL KANUBHAI KHODABHAI,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED,MR VIJAY N RAVAL
47146	FA/50/2018	09/07/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)	RAJBALA WD/O TARACHAND Y. SHARMA,MINOR JYOTI D/O TARACHAND SHARMA,MINOR DEEPAK S/O TARACHAND SHARMA,MINOR HITENDRA S/O TARACHAND SHARMA,VIRENDRA BHILARAM,AMITBHAI GUPTA	RULE UNSERVED,MR YASH H JOSHI,MR KULDEEP D SHARMA
47147	FA/58/2018	16/01/2018	PRAFULABA KANAKSINH JADEJA,YASHPALSINH KANAKSINH JADEJA,SHAKTISINH KANAKSINH JADEJA,MANGALSINH JATUBHA JADEJA,HANSABA MANGALSINH JADEJA	MR BHAVIN H ANADKAT,MR. BHAUMIK DHOLARIYA,JAY R TALAVIA	BHARAT HARIBHAI DANGAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	
47148	FA/59/2018	11/01/2018	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	JAGRUTIBEN WD/O BHUPENDRAKUMAR PATEL,DRASHTIBEN BHUPENDRAKUMAR PATEL,MINOR TIRTH BHUPENDRAKUMAR PATEL,RAVJIBHAI KALIDAS PATEL,KANCHANBEN RAVJIBHAI PATEL,NARVATBHAI SHIVABHAI PAGI,PRAVINBHAI M. PATEL	,MR. SABIR B SAIYYAD
47149	FA/73/2018	26/09/2020	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	SATYNARAYAN HANUMANSAHAY SHARMA,VITTHALBHAI FUSABHAI MAKWANA,KUNVARBEN VITTHALBHAI MAKWANA	RULE UNSERVED,MR.JAY S SHAH
47150	FA/74/2018	05/08/2019	KOMAL TAPANBHAI TIMANI D/O. VINODBHAI KANTILAL RAVAL,	MR ZUBIN F BHARDA	TAPANBHAI KAMLESHBHAI TIMANI,	MR SACHIN D VASAVADA
47151	FA/85/2018	14/08/2018	LEGAL HEIRS OF DARIYABEN WD/O NARPATSINGH GUMANSINGH SULAVA,ARJUNSINGH NARPATSINGH SULAVA,URMILABEN D/O OF NARPATSINGH GUMANSINGH SULAVA,TAKHATSINGH NARPATSINGH SULAVA,GIRISHSINGH NARPATSINGH SULAVA,URMILABEN D/O OF NARPATSINGH GUMANSINGH SULAVA	MR MIHIR H PATHAK	MANISHBHAI PARBATBHAI DOBARIA,	MR DHIRAJ M PATEL
47152	FA/105/2018	27/06/2018	SHARDABEN BALDEVBHAI KUVAD,VIMALKUMAR BALDEVBHAI KUVAD,BHAGURATHKUMAR BALDEVBHAI KUVAD,PRIYABEN BALDEVBHAI KUVAD,BHIKHABHAI RAMABHAI KUVAD,NATHIBEN BHIKHABHAI KUVAD (DELETED)	MR.HARDIK BHARHMBHAT	MUKESHBHAI MENANDBHAI MODHVADIYA (MER),JIVABHAI KARSHANBHAI MER (ODEDARA),ORIENTAL INSRUANCE COMPANY LTD	NOTICE SERVED,MS. NIYATI K JUTHANI
47153	FA/106/2018	09/03/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AYUBBHAI AEHMADBHAI MEMON,ASIKHUSSAIN ABDULMIYA SINDHI	RULE SERVED,MR.HIREN M MODI
47154	FA/116/2018	09/05/2018	M/S G.K.PATEL & COMPANY,	MS DISHA N NANAVATY	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD,	
47155	FA/127/2018	26/09/2020	NEW INDIA ASSURANCE COMPANY LIMITED, SURAT,	MR VIBHUTI NANAVATI	RAJENDRASINH MAHIMATSINH SINDHA,GORDHANBHAI ASHARAMDAS PATEL,VIJAYBHAI NATHABHAI KANANI	RULE SERVED,MR MOHSIN M HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47156	FA/130/2018	22/02/2018	SHIVABHAI MERUBHAI,PARMAR KASHIBEN WD/O. SHIVABHAI MERUBHAI (DELETED),PARMAR GOTABHAI ALIAS DINESHBHAI SHIVABHAI,PARMAR VIMLABEN D/O. SHIVABHAI MERUBHAI AND W/O. MELABHAI SOMABHAI,PARMAR LAXMIBEN D/O. SHIVABHAI MERUBHAI AND W/O. REVABHAI JAVERBHAI,PARMAR NANDABVEN D/O. SHIVABHAI MERUBHAI AND W/O. AYANTIBHAI RAVJIBHAI,PARMAR GEETABEN D/O. SHIVABHAI MERUBHAI AND W/O. VIAYBHAI JAYANTIBHAI,PARMAR KOKILABEN D/O. SHIVABHAI MERUBHAI AND W/O. LALABHAI RAVJIBHAI	MR DILIP B RANA	PATEL ANITABEN D/O. SHAMALBHAI BHAGWANBHAI AND W/O. PATEL ASHWINBHAI NATWARBHAI,RAJNIKANT MAGANBHAI PATEL (AMIN),RASHMIKANT CHHAGANBHAI PATEL,UDESANG CHANDUBHAI PARMAR,MANUBHAI JENABHAI PARMAR	,MR. JAY M THAKKAR
47157	FA/142/2018	02/02/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	LADURAM SHAKULRAM,PROPRIETOR OF M/S. GREEN CARRIERS & CONTRACTORS (DELHI PVT. LTD.),SUBHASHCHANDRA BHOGILAL PATEL,DILIPBHAI GIRDHARBHAI PATEL,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,KALIDAS SHANKARBHAI PATEL @ KALIDAS KESHAVLAL PATEL	
47158	FA/156/2018	29/01/2018	ANANDBHAI PRAHLADBHAI LOKAPUR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VEENABEN ANANDBHAI LOKAPUR,	
47159	FA/160/2018	10/07/2018	KRISHNAKANT MANUPRASAD TRIVEDI,	MR EKANT G AHUJA	URVASHIBEN W/O CHAITANIYABHAI CHANDULAL PATEL,LEGAL HEIRS OF CHAITANIYABHAI CHANDULAL PATEL,NIRMALBHAI CHAITANIYABHAI CHANDULAL PATEL	MR.PARTH CONTRACTOR
47160	FA/164/2018	03/10/2019	SHAILESHBHAI JAYANTIBHAI PATEL,	(MR NIKHIL S KARIEL)	CHANDRAKANT SOMABHAI PATEL,JAY POULTRY FARM (FIRM),HETALBHAI JAYANTIBHAI PATEL,JETHABHAI MOTIBHAI	,DS AFF.NOT FILED (N)
47161	FA/165/2018	30/01/2018	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	MOHIT KESHAVLAL KALARIA,	
47162	FA/174/2018	21/06/2018	FUTURE GENERAL INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAHENDRASINH DASHRATSINH DARBAR (RAJPUT),DEVDA HARISINH SANGRAMSINH,ISHWARJI SARTANJI THAKOR,PRAKASHBHAI M. THAKKAR,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR JM BAROT,MR PALAK H THAKKAR
47163	FA/176/2018	20/06/2018	LAXMIBEN GAGUBHAI DANGER(AHIR) WD/O LATE GAGUBHAI VELJIBHAI DANGER(AHIR),VANDANA GAGUBHAI DANGER(AHIR) D/O LATE GAGUBHAI VELJIBHAI DANGER(AHIR),DEVIBEN VALJIBHAI DANGER M/O LATE GAGUBHAI VELJIBHAI DANGER(AHIR),BABUBHAI VELJIBHAI DANGER(AHIR) B/O LATE GAGUBHAI VELJIBHAI DANGER(AHIR)	MR. HEMAL SHAH	VINESH DAYABHAI CHAUHAN,BHAGWANJI KARASAN GOVIND MATA,NEW INDIA ASSURANCE CO. LTD.,HARENDRASINH SHIVUBHAI JADEJA,RANJITSINH B. JADEJA,UNITED INMDIA INSURANCE CO. LIMITED.	NOTICE SERVED,MR VIBHUTI NANAVATI,MR SUNIL B PARIKH
47164	FA/180/2018	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., JAMNAGAR,	MR VIBHUTI NANAVATI	GULABBHAI LAKHABHAI VAGHELA,AMIT CHHOTUBHAI CHAUHAN	RULE SERVED
47165	FA/192/2018	30/04/2018	HITIKSHA WIFE OF DARSHAN PRIYAKANT SHAH DAUGHTER OF ASHWINBHAI SHAH,	MS SUNEETA R SHUKLA	DARSHAN PRIYAKANT SHAH,	MR KIRAN S PANCHAL,MR PRAVIN P PANCHAL
47166	FA/202/2018	17/04/2018	PERFECT AUTO SERVICES,	MR PANKAJ R DESAI,MR. HEMAL SHAH	L.H. OF DECD. RASIKBHAI PALABHAI,RASILABEN RASIKBHAI PARMAR,MAHESHBHAI RASIKBHAI PARMAR,AMARABHAI VIRABHAI GUJARIYA (GADHAVI),BIRENBHAI ISWAKUBHAI MEHTA	
47167	FA/212/2018	26/04/2018	DEVAYATBHAI HAMABHAI TRAMATA,KHIMABHAI DEVAYATBHAI TRAMATA,MINOR KANKUBEN DEVAYATBHAI TRAMATA	A R SHAH	PASHCHIM GUJARAT VIJ CO. LTD.,DEPUTY ENGINEER	MR SP HASURKAR
47168	FA/214/2018	28/06/2018	MANOHARSINH KANAKSINH JADEJA,	MR ABHAYKUMAR P SHAH	TRUPTIBA ALIAS BHAVNABA W/O MANOHARSINH JADEJA,	
47169	FA/215/2018	06/02/2018	BHARATKUMAR TRIKAMLAL PANDYA,CHANDRIKABEN BHARATKUMAR PANDYA,VIRENDRAKUMAR BHARATKUMAR PANDYA,VIVEKKUMAR BHARATKUMAR PANDYA	MR KRUNAL R SAKSENA,MAULIK H VAGHELA	EKNATH MURLIDHAR KOTHULE,NEW INDIA ASSURANCE CO. LTD.	,MR PALAK H THAKKAR
47170	FA/218/2018	12/06/2018	SNEHALBHAI JAYKANTBHAI SHAH,	MR PARTHIV B SHAH	THE NEW INDIA INDUSTRIES LTD.,BHARATKUMAR K. PATEL,OIL AND NATURAL GAS CORPORATION LTD.,ARCHAIC PROPERTIES PRIVATE LIMITED	,MR AMIT V THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47171	FA/219/2018	12/03/2018	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	MOHAMMAD BABABHAI SHEKH,PADYUMANSINH MAHIPATSINH ZALA,YOGENDRASINH MAHENDRASINH ZALA,SHANSI POONAM KALIYA	
47172	FA/220/2018	26/07/2019	TATA AIG GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	CHANDABEN JASUBHAI PANADA,MINOR MANSI JASUBHAI PANADA,BABUBHAI NARSINGBHAI PANADA,SAMLIBEN BABUBHAI PANADA,MALSING KASNA KATARA,GOPSINH BACHUBHAI BHURIA,SHAILESHBHAI RATNABHAI PARMAR,FAKHRUBHAI KESVABHAI BHURIA	NOTICE SERVED,SERVED BY PUBLICATION IN NEWS,(MR NIRAL R MEHTA)
47173	FA/221/2018	03/04/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	HARISHCHANDRASINH DHARMENDRASINH RANA,HARSHABA HARISHCHANDRA RANA,DHARAMSHIBHAI MOTIBHAI SARAIYA	
47174	FA/252/2018	08/02/2018	FOJAJI SUNDARJI VANZARA THROUGH POA HOLDER,	(MR MB GANDHI)	ISHWARBHAI MADHABHAI PARMAR,PRAVINBHAI KHODABHAI PARMAR,MUKESHBHAI UDESINGBHAI PARMAR,SANGITABEN UDESINGBHAI PARMAR,JITUBHAI DHIRUBHAI PARMAR,VIPULBHAI RAMESHBHAI SOLANKI,ANILBHAI DHIRUBHAI SOLANKI,SUSHILABEN DHIRUBHAI PARMAR,SAVITABEN UDESING PARMAR,SHAKUBEN KHODABHAI PARMAR,MANIBEN WD/O KHODABHAI MADHABHAI,GOVINDBHAI HARMANBHAI PATEL	BHARGAV KARIA & ASSO
47175	FA/253/2018	25/11/2019	BHAGWATIBEN CHHOTALAL PATEL,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	JAYDEEP AMBALAL PATEL,	MR Y J PATEL
47176	FA/259/2018	24/04/2018	HARSHADBHARTI BALVANTBHARTI GOSWAMY,	RC JANI & ASSOCIATE	HARSHA HARSHADBHARTI GOSWAMI,	MR DG CHAUHAN,RONAK D CHAUHAN
47177	FA/260/2018	18/07/2018	ANIKET CHHOTUBHAI PATEL,	HL PATEL ADVOCATES	ZANKNABEN D/O ARVINDBHAI DURLABHBHAI PATEL,	MS TEJAL A VASHI
47178	FA/265/2018	20/06/2018	ISMAIL AHMAD DASHU,	MR SATYAM Y CHHAYA	IBRAHIMBHAI KASAMBHAI DASHU,YUSUF KASAM DASHU,ABDUL SAMAD KASAM DASHU,YAKUB KASAM DASHU,FATEMA KASAM DASHU,AAYSHA KASAM DASHU,GULAM KASAM DASHU,AIYUB KASAM DASHU,DAULATSINH RAMSINH,JAYENDRASINH DAULATSINH,MOHAMMAD BILAL YUNUS SALEH	
47179	FA/269/2018	27/02/2018	PREMJI MULAJI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47180	FA/270/2018	27/02/2018	SHAMBHU HARAJI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47181	FA/271/2018	27/02/2018	KALA NARANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47182	FA/272/2018	27/02/2018	BUDHBHAI HIFABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47183	FA/273/2018	27/02/2018	BATUKBHA JAMSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47184	FA/274/2018	27/02/2018	SHAMBHU HARAJI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47185	FA/275/2018	27/02/2018	JADAV NARASHI DELETED,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47186	FA/276/2018	27/02/2018	VASTABHAI MADHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47187	FA/277/2018	27/02/2018	ODHABHAI MONABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47188	FA/278/2018	27/02/2018	HIMATBHAI BACHUBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47189	FA/279/2018	27/02/2018	NAVALSANG HEMANTSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47190	FA/280/2018	27/02/2018	NAVALSANG HEMANTSANG,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47191	FA/281/2018	27/02/2018	BHAGWANBHAI NAGJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47192	FA/282/2018	27/02/2018	HEIRS OF GODAVARI DAYA,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47193	FA/283/2018	27/02/2018	DECEASED DHIRUBHAI BHUTAHBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	SPECIAL LAND ACQUISITION OFFICER,	
47194	FA/285/2018	29/06/2018	JORD ENGINEERS INDIA LTD.,	MR RAMNANDAN SINGH	BARODA STEEL & METAL COPRORATION,	MR. BHAVIK P SHAH
47195	FA/294/2018	01/03/2018	RAMSINH HARISINH RAJPUT,	MR VISHAL C MEHTA	PABA DEVA RABARI,HEIR OF DECEASED RATNA DEVA RABARI,SAJAN RATNA RABARI,NEW INDIA ASSURANCE CO. LTD.	,MR PALAK H THAKKAR
47196	FA/296/2018	30/07/2018	PATEL VITHAL KARMAN,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47197	FA/297/2018	23/07/2019	PIYUSH MAFATLAL SHAH,	MR DHAVAL D VYAS	SUNIL CHUNIBHAI SHAH,SUNDERLAL RAICHANDJI SHAH,KAMLESH CHAMPAKLAL SHAH,ASHOK CHAMPAKLAL SHAH,ASHOK SHANTILAL SHAH,KISHOR DHIRAJLAL MEHTA,NARESH LILACHAND SHAH,KIRIT CHIMANLAL DOSHI,PRAVINBHAI MANILAL SHAH,YASHWANTBHAI AMRATLAL SHAH,RAJNIBHAI MANHARLAL MEHTA,MANUBHAI VRAJLAL SHAH,JITENDRA BABULAL SHAH,PRAKASHBHAI SANTOSHCHANDRA JAIN,SHRENIK CHANDRAKANT SHAH,HARSHAD DHANRAJ GUGALIYA,JOINT CHARITY COMMISSIONER	,MR AMRISH K PANDYA
47198	FA/298/2018	30/07/2018	PATEL MANSUKH GORDHAN DADHANIYA,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47199	FA/300/2018	30/07/2018	BABULAL PADAMSHI,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47200	FA/302/2018	30/07/2018	KANJI TEJA,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47201	FA/303/2018	30/07/2018	BAVANJI KACHARA,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47202	FA/304/2018	30/07/2018	KANTILAL PARBAT,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47203	FA/305/2018	30/07/2018	BECHAR VIRJI,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47204	FA/309/2018	20/12/2018	MANISHABEN MANOJBHAI TEJANI,	MR PRAVIN GONDALIYA	MANOJBHAI MAGANBHAI TEJANI,	RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47205	FA/310/2018	26/07/2018	CHOLA MANDALAM M.S. GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	CHUNIYABHAI BHIMABHAI KISHORI,BHANUBEN W/D OF NARESH SUSRING PASAYA,MINOR MILANBHAI NARESH SUSRING PASAYA,MINOR PUJABEN NARESH SUSRING PASAYA,SUSRINGBHAI LALKBHAI PASAYA,DITUDIBEN SUSRINGBHAI PASAYA	RULE SERVED,MR PM DAVE
47206	FA/330/2018	04/09/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR R G DWIVEDI	MINOR ASHWINKUMAR PARVATBHAI VAHUNIYA,BHUPATSINH MADHUBHAI SUVAN,TINALAL VALCHANDBHAI PRAJAPATI	RULE SERVED,UNSERVED EXPIRED (R)
47207	FA/335/2018	19/04/2018	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	M/S. KADAKIA ALKALIES AND CHEMICALS LTD.,	J SAGAR ASSOCIATES
47208	FA/336/2018	07/03/2018	PATEL SHIVABHAI PARSHOTAMDAS SINCE DECEASED THRUOGH HIS HEIRS,PATEL SHANTABEN SHIVABHAI,PATEL CHAMPABEN SHIVABHAI,PATEL HIRABHAI SHIVABHAI,PATEL KAMLABEN SHIVABHAI,PATEL JYOTSNABEN SHIVABHAI,PATEL CHANDRIKABEN SHIVABHAI,PATEL GANDABHAI CHATURDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
47209	FA/341/2018	27/09/2018	DR. PIYUSH BHARATKUMAR TAILOR,	MR ARVIND A GOUR	DR. BHAVINI PIYUSHKUMAR TAILOR D/O. RAJNIKANT MANHARLAL CONTRACTOR,	MR.CHIRAG B UPADHYAY
47210	FA/342/2018	01/02/2019	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	KANUBHAI SOMCHANDBHAI,	MR UT MISHRA
47211	FA/345/2018	28/03/2018	SUDHIRBHAI LAXMANPRASAD AGARWAL,	MR SA DESAI	NILESH DHIRUBHAI SHELADIA,	
47212	FA/350/2018	03/05/2018	BHUPATBHAI GOPALBHAI SACHAPARA,L.H. OF DECD. BHAYABHAI GOPALBHAI SACHPARA,PARVATIBEN BHAYABHAI SACHAPARA,KAMLESHBHAI BHAYABHAI SACHAPARA,ASHABEN BHAYABHAI SACHAPARA,VIPULBHAI BHAYABHAI SACHAPARA,HIRJIBHAI GOPALBHAI SACHAPARA,DEVUBEN GOPALBHAI SACHAPARA,VIJUBEN GOPALBHAI SACHAPARA,KANJIBHAI GOPALBHAI SACHAPARA,NANIBEN GOPALBHAI SACHAPARA	MR NIKUNT K RAVAL,VIDIT S SHARMA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER	,MR RITURAJ M MEENA
47213	FA/353/2018	30/04/2018	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	MANSURI JAFARHUSEN GULAMNABI,MANSURI HANIF GULAMNABI,MANSURI MAHEBUBHUSAIN GULAMNABI,MANSURI RAFIK GULAMNABI,MANSURI SABERBANU W/O DECEASED ISMAIL GULAMNABI,RAKESH LAXMISHANKAR DAVE,VILAYATHUSAIN HABIBMIYA KURESHI,NATIONAL INSURANCE COMPANY LTD.	
47214	FA/363/2018	22/02/2018	PATEL GANDALAL MANILAL,PATEL RAJENDRAKUMAR MAGANLAL	MR SHAILESH V RAVAL	YASHVANTBHAI PRAHLADBHAI,THE CHAIRMAN/CHIEF OFFICER/BOARD OF DIRECTORS	
47215	FA/364/2018	30/07/2018	BECHARBHAI VIRJIBHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47216	FA/365/2018	30/07/2018	MANJIBHAI CHHAGANBHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47217	FA/366/2018	30/07/2018	KANJIBHIA TEJABHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47218	FA/367/2018	30/07/2018	BAVAJI KACHARABHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47219	FA/368/2018	30/07/2018	KANTILAL PARBHATBHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47220	FA/369/2018	30/07/2018	POPATBHAI PARBATBHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47221	FA/370/2018	30/07/2018	DEVJIBHAI AMBAVIBHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47222	FA/393/2018	23/07/2019	POONAMBEN W/O DILJITBHAI PATEL & D/O ASHOKBHAI TRIKAMLAL PATEL,	MR RJ GOSWAMI	DILJIT @ MIKI BANSILAL PATEL,	MR NM KAPADIA
47223	FA/395/2018	28/06/2018	MAULIKKUMAR SHAILESHBHAI PANDYA,	MR PARTHIV A BHATT	ASHABEN MAULIKKUMAR PANDYA,	HCLS COMMITTEE,KHUSHBU H DANECHA
47224	FA/416/2018	22/04/2018	CLASSIC NETWORK LIMITED,		NATIONAL INSURANCE COMPANY LTD.,GUJARAT STATE ROAD TRANSPORT THROUGH ST DEPOT MANAGER,RANMALBHAI HAMIRBHAI MARADIYA	NOTICE SERVED BY DS, (MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47225	FA/419/2018	09/03/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VASANTIBEN WD/O DECD. LALAJI ARJANJI THAKORE,MINOR NIKI LALAJI THAKORE,ARJANJI SHIVAJI THAKORE,ROHIT RAMAJI THAKORE	RULE SERVED,MR.HIREN M MODI
47226	FA/438/2018	30/04/2018	VINODBHAI VITTHALBHAI SHAMANI ALIAS PATEL,	(MR NIRAL R MEHTA)	RAMESHBHAI VITTHALBHAI PATEL,THE NEW INDIA ASSURANCE CO. LTD.	
47227	FA/439/2018	30/07/2018	SURESHBHAI RAVJIBHAI SOLANKI,	HCLS COMMITTEE,MR M D RAHEVAR	SONALBEN WIFE OF SURESHBHAI SOLANKI D/O PRABHATSINH MANIBHAI CHAUHAN,	D H BHARWAD
47228	FA/441/2018	25/06/2018	VARSHABEN W/O BALUBHAI NARANBHAI BARAD,BHUMIKABEN D/O BALUBHAI NARANBHAI BARAD,MINOR ANANDKUMAR S/O BALUBHAI NARANBHAI BARAD,KALIBEN NARANBHAI BARAD	MR Y J PATEL	DAYABHAI JINABHAI BHARVAD,RAJENDRA BABUBHAI PRAJAPATI,NATIONAL INSURANCE COMPANY LTD.	
47229	FA/464/2018	17/04/2018	VAKTU DHIRUBHAI BALDANIA,HIRAL DHIRUBHAI BALDANI,MINOR HARESHBHAI DHIRUBHAI BALDANIA,MINOR MEHUL DHIRUBHAI BALDANIA	MR.HIREN M MODI	BANSILAL KISANLAL GARG,LALIT BHIKCHANDJI RAJPAL(RAJPUT),SHREE RAM GENERAL INSURANCE COMPANY LTD	,MR RATHIN P RAVAL
47230	FA/466/2018	19/06/2018	MAULIKKUMAR SHAILESHBHAI PANDYA,	MR PARTHIV A BHATT	ASHABEN MAULIKKUMAR PANDYA,	
47231	FA/467/2018	20/07/2018	GURVINDER SINGH JASVIRSINGH,	MS. NIMISHA SHARMA	KULVINDER KAUR SATPALSINGH,	MR AR LAKHIA
47232	FA/474/2018	27/04/2018	OIL AND NATURAL GAS CORPORATION LTD,	MRS SUMAN KHARE,MR AKSHAT KHARE	AMIT SHIP MANAGMENT PVT LTD,ORIENTAL INSRUANCE COMPANY LTD	MR VIBHUTI NANAVATI,MR SP MAJMUDAR
47233	FA/475/2018	06/03/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KANUJI CHHANJI THAKOR,M/S. N.K.PROTINS LTD.,SUNITABEN W/O. LATE AJITBHAI KOTWAL,RAJANKUMAR AJITBHAI KOTWAL,MINOR KHUSHIBEN AJITBHAI KOTWAL,KANJIBHAI DITAJI KOTWAL,RASIBEN KANJIBHAI KOTWAL	
47234	FA/477/2018	25/06/2018	MEENABEN MUKESHBHAI SUTHAR,MANGILALJI CHAINJI SUTHAR,MAHETABDEVI MANGILALJI SUTHAR	MR.HIREN M MODI	MADANBHAI PREMJIBHAI SUTHAR,MADANBHAI MOHANBHAI VAISHNAV,CHANDANKUMAR BAHAMU RAVI,RAJESHBHAI NARSINHBHAI PATEL,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
47235	FA/482/2018	19/02/2018	KANERIA GRANITO LIMITED,	MR.CHIRAG K SUKHWANI	OIL AND NATURAL GAS CORPORATION LIMITED,OIL AND NATURAL GAS CORPORATION LIMITED	MR RITURAJ M MEENA
47236	FA/484/2018	24/04/2018	PUSHPARAJSINH NARENDRASINH KUMPAVAT,	MR VAIBHAV N SHETH	VIKRAMBHAI DEEPCHAND SHAH,NATIONAL INSURANCE COMPANY LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
47237	FA/486/2018	09/07/2018	MENABEN CHATURJI,FULABEN CHATURJI,MUKESHBHAI BALABHAI,HASMUKHBHAI BALABHAI,MADHUBEN MELABHAI,LALABHAI MELABHAI,GITABEN MELABHAI,SITABEN W/O CHATURSINH,BHIKHABHAI AMARSINH,BHARATSINH AMARSINH,DINESH AMARSINH,VIMLABEN AMARSINH,KAILASHBEN AMARSINH	MR RIDDHESH TRIVEDI	JAYESH NARANDAS THAKKER,	MR. S. M. GOHIL
47238	FA/487/2018	01/03/2018	VASANTGIRI HIMMATGIRI GOSAI,	MR NILESH M SHAH	SWEETY D/O PRAFULCHANDRA MEHTA AND W/O VASANTGIRI HIMMATGIRI GOSAI,	MR.HIREN M MODI
47239	FA/492/2018	04/04/2018	SUMITRABEN RAKESHBHAI PATEL,POOJA RAKESHBHAI PATEL,PRINCE RAKESHBHAI PATEL,LAXMIBEN HARGOVANBHAI PATEL,HARGOVANBHAI MAGANLAL PATEL	MR.HIREN M MODI	ARUNBHAI KISHORBHAI PARIKH,NATIONAL INSURANCE COMPANY LTD.	,(MR MAULIK J SHELAT)
47240	FA/495/2018	20/08/2018	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	SHIVUBHA GOVINDJI JADEJA,PRATAPSINH VINUBHA RATHOD,KARSAN NARAN VARSANI	RULE SERVED
47241	FA/533/2018	06/08/2018	SAJJAN INDIA LIMITED,	MR DIPAK R DAVE	MURLIDHAR TIWARI,	MR RAXIT J DHOLAKIA
47242	FA/543/2018	21/06/2018	VIPINBHAI CHANDUBHAI VASAVA,	MR HITESH L GUPTA,MR DHRUV K DAVE	NIKITABEN W/O VIPINBHAI VASAVA D/O. KANCHANBHAI RATANLAL VASAVA,	REFUSED SERVED (N) (10)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47243	FA/557/2018	15/03/2019	SAJJAN INDIA LIMITED,	MR DIPAK R DAVE	BRIJESH KAPADIYA,	MR RAXIT J DHOLAKIA
47244	FA/564/2018	28/06/2019	SHRIRAM GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	NITABEN KISHORBHAI THANKI,PUNITBHAI KISHORBHAI THANKI,MINOR DHRUTIBEN KISHORBHAI THANKI,PARMAR YOGENDRASINH PRAVINSINH,RADHABEN DAMJIBHAI AAHIR,RELIANCE GENERAL INSURANCE COMPANY LTD,ISMILEBHAI,IBHLA IBRAHIM MOKARASHI	REFUSED SERVED (N) (10),RULE SERVED,MR VIBHUTI NANAVATI,MR Y J PATEL
47245	FA/565/2018	28/06/2019	SHRIRAM GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	VAISHALIBEN MUKESHBHAI JANI,MINOR HEMANGI MUKESHBHAI JANI,MINOR UNNATI MUKESHBHAI JANI,MINOR CHINTANKUMAR MUKESHBHAI JANI,PARMAR YOGENDRASINH PRAVINSINH,RADHABEN DAMJIBHAI AAHIR,RELIANCE GENERAL INSURANCE COMPANY LTD,ISMILEBHAI,IBHLA IBRAHIM MOKARASHI	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR Y J PATEL
47246	FA/566/2018	28/06/2019	SHRIRAM GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	BARAD GANGABEN PARBATBHAI BARAD,ILABEN BHAGWANBHAI BARAAD,MINOR HARDI BHAGWANBHAI BARAD,MINOR SUHAN BHAGWANBHAI BARAD,PARMAR YOGENDRASINH PRAVINSINH,RADHABEN DAMJIBHAI AAHIR,RELIANCE GENERAL INSURANCE COMPANY LTD,ISMILEBHAI,IBHLA IBRAHIM MOKARASHI	REFUSED SERVED (N) (10),RULE SERVED,MR VIBHUTI NANAVATI,MR Y J PATEL
47247	FA/572/2018	10/04/2018	JAYASWAL NECO LIMITED,	MR KUNJAL D PANDYA,P B DABHI	VADODARA MUNICIPAL CORPORATION,MUNICIPAL COMMISSIONER,EXECUTIVE ENGINEER CENTRAL STORE	,MR NILESH A PANDYA
47248	FA/577/2018	26/02/2018	SWAN LNG PVT. LTD.,	M/S WADIAGHANDY AND CO	NATIONAL MARINE INFRASTRUCTURE INDIA PVT. LTD.,	MS PAURAMI B. SHETH
47249	FA/587/2018	23/04/2018	GUJARAT COMPOSITE LIMITED,	HARSH V GAJJAR	APURVA VINIMAY PRIVATE LIMITED,REAL HOME CORPORATION,M/S. RAJ CORPORATION,RJD BUILDCON PVT. LTD	,MR HAMESH C NAIDU
47250	FA/588/2018	23/04/2018	GUJARAT COMPOSITE LIMITED,	HARSH V GAJJAR	A INFRASTRUCTURE LIMITED,BANK OF BARODA,REAL HOME CORPORATION,M/S. RAJ CORPORATION,RJD BUILDCON PVT. LTD	,MR HAMESH C NAIDU
47251	FA/591/2018	05/03/2018	HASMUKH KANTILAL THAKKAR,	MR PR THAKKAR	RAMDAS DIWARSINH THAKOR,MANJITSING PURANSING SARDAR,NEW INDIA INSURANCE CO. LTD.	,(MR MAULIK J SHELAT)
47252	FA/594/2018	30/07/2018	PATEL MANSUKH GORDHDAN DADHANIYA,PATEL VINOD GORDHDAN DADHANIYA	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER	NOTICE SERVED
47253	FA/595/2018	24/07/2018	MINOR MOHAMADAYAN SABIRALI SHEKH,	KISHAN J PATEL	STATE OF GUJARAT,STATE OF GUJARAT,DISTRICT COLLECTOR	GOVERNMENT PLEADER
47254	FA/613/2018	30/07/2018	MANJULABEN BECHARBHAI,KASTURBEN BECHARBHAI	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,	RULE SERVED
47255	FA/614/2018	22/01/2020	PRATAPBHAI BHIMABHAI CHAVDA,BHAVSINHBHAI MERAGBHAI DODIYA	MR Y J PATEL	KISHORBHAI CHINABHAI CHUDASAMA H/O RAMIBEN CHUDASAMA,GOVINDBHAI NALOBHAI KARAMTA,SARMANBHAI VEJANANDBHAI SOLANKI,GENERAL MANAGER,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR CHINTAN S POPAT,MR. RAHUL R DHOLAKIA
47256	FA/631/2018	28/06/2019	RELIANCE GENERAL INSURANCE COMPANY LTD, RAJKOT,	MR VIBHUTI NANAVATI	PARMAR YOGENDRASINH PRAVINSINH,RADHABEN DAMJIBHAI AAHIR,ISMILEBHAI C/O IBHLA IBRAHIM MOKARASHI,IBHLA IBRAHIM MOKARASHI,SHRIRAM GENERAL INSURANCE COMPANY LTD,NITABEN KISHORBHAI THANKI,PUNITBHAI KISHORBHAI THANKI,MINOR DHRUTIBEN KISHORBHAI THANKI	RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL
47257	FA/632/2018	28/06/2019	RELIANCE GENERAL INSURANCE COMPANY LTD, RAJKOT,	MR VIBHUTI NANAVATI	PARMAR YOGENDRASINH PRAVINSINH,RADHABEN DAMJIBHAI AAHIR,ISMILBHAI C/O IBHLA IBRAHIM MOKARASHI,IBHLA IBRAHIM MOKARASHI,SHRIRAM GENERAL INSURANCE COMPANY LTD,VAISHALIBEN MUKESHBHAI JANI,HEMANGI MUKESHBHAI JANI,UNNATI MUKESHBHAI JANI,MINOR CHINTANKUMAR MUKESHBHAI JANI	RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47258	FA/639/2018	13/03/2018	RITESHKUMAR KANTILAL AMRELIYA,		ASHABEN WD/O DECD. KAILASHCHANDRA RAMSWAROOP SHARMA,	MR ARPIT P PATEL
47259	FA/644/2018	28/06/2019	RELIANCE GENERAL INSURANCE COMPANY LTD, RAJKOT,	MR VIBHUTI NANAVATI	PARMAR YOGENDRASINH PRAVINSINH,RADHABEN DAMJIBHAI AAHIR,ISMILBHAI C/O IBHLA IBRAHIM MOKARASHI,IBHLA IBRAHIM MOKARASHI,SHRIRAM GENERAL INSURANCE COMPANY LTD,BARAD GANGABEN PARBATBHAI BARAD,ILABEN BHAGWANBHAI BARAD,MINOR HARDI BHAGWANBHAI BARAD,MINOR SUHAN BHAGWANBHAI BARAD	RULE SERVED,MR RATHIN P RAVAL
47260	FA/646/2018	06/03/2018	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	BHARTIBEN RAJESHBHAI PARMAR,ANILKUMAR DHIRULAL HADVADIYA,VIJAYBHAI PREMJIBHAI PARMAR	
47261	FA/650/2018	06/03/2018	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	MANISHABEN MAHESHBHAI PARMAR,ANILKUMAR DHIRULAL HADVADIYA,VIJAYBHAI PREMJIBHAI PARMAR	
47262	FA/659/2018	25/06/2018	STEEL AUTHORITY OF INDIA LTD. THROGH AWADHESHKUMAR DEODATTA,	NANAVATI ASSOCIATES	UNION OF INDIA,	MR ANAL S SHAH
47263	FA/686/2018	31/08/2018	RELIANCE GENERAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	JAGMOHAN ROY P. ROY,SONUKUMAR SINGH,MOHMADJAFIR MAHMADSIRAJU ANSARI,JUHARAKHATU MOHMADJAFIR ANSARI,GULABSHANKHATU MOHMADJAFIR ANSARI,SHAJUKHATU MOHMADJAFIR ANSARI,MAHMADKALLU MOHMADJAFIR ANSARI,MAHMADISTAR MOHMADJAFIR ANSARI,MAHMADSHAKIL MOHMADJAFIR ANSARI,SAHANKHATU MOHMADJAFIR ANSARI	,NOTICE NOT RECD BACK,JEET Y RAJYAGURU
47264	FA/697/2018	20/09/2018	SANGITA ARUNKUMAR SINH HEIR AND LEGAL REPRESENTATIVE OF DECD. ARUNKUMAR LALMANSING SINH,	MR VISHAL C MEHTA,MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI	JAGDISH PRASAD MISHRA,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE UNSERVED,MR YOGI K GADHIA
47265	FA/709/2018	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	SHRI KRISHNA TRAVELS,MADHURIDEVI WIDOW OF RAMDAYAL RAMESHWAR PASI,RAJESH RAMDAYAL PASI,RAKESH RAMDAYAL PASI,ARUN RAMDAYAL PASI,PRIYANKA RAMDAYAL PASI	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
47266	FA/710/2018	09/03/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	YAKUBKHAN BISMILLAKHAN PATHAN,USHABEN PRAHLADBHAI VAGHRI	
47267	FA/717/2018	11/04/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	YASMINBEN WD/O DECEASED SALIMBHAI TARMOHMMAD MEMON,MINOR SABNAM SALIMBHAI MEMON,MINOR SALINA SALIMBHAI MEMON,MINOR SOEL SALIMBHAI MEMON,TIRUPATI LOGISTIC PVT. LTD.	,MR MAKBUL I MANSURI
47268	FA/725/2018	22/07/2019	SHITALBEN BHARATKUMAR PATEL,	MR.KUNAL R.DESAI	BHARATKUMAR DINESHCHANDRA PATEL,	MR SHUSHIL R SHUKLA
47269	FA/730/2018	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	RAMESHBHAI MADUBHAI BARIA,VIJAYKUMAR SABURBHAI RATHOD,JETLIBEN LALABHAI DAMOR,NAGARSING LALABHAI DAMOR,HARUBHAI LALABHAI DAMOR,PARESHBHAI LALABHAI DAMOR,NARESHBHAI LALABHAI DAMOR	,NOTICE SERVED BY DS,RULE SERVED,MR R.K.MANSURI
47270	FA/733/2018	31/08/2018	BHARATSINH GULABSINH BARIYA,BHURIBEN BHARATSINH BARIYA	(CHETANKUMAR K SHAH)	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)
47271	FA/739/2018	14/03/2018	VIKASHKUMAR VASANTBHAI PANCHAL,BRIJALBEN JANAKBHAI PANCHAL	MS FEMINA CHAPATWALA,MR MATAFER R PANDE	NONE,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47272	FA/741/2018	26/09/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAMILABEN W/O GANPATSINH RATHOD,MINOR ALPESHKUMAR GANPATSINH RATHOD,GAJRABEN W/O KOYSINH RATHOD,RAJU NAIK RAM,KULDEEPSINH DIWANSINH,NATIONAL INSURANCE COMPANY LTD.,RAMANSINH KOYSINH RATHOD	,RULE SERVED,MR V B MALIK
47273	FA/745/2018	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	DEEPAK NIVRUTI MAHAJAN,NIVRUTI D. VARKE,HARENDRASINH NARPATSINH DESAI	RULE SERVED
47274	FA/755/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	VIJAYKUMAR N. PATEL,RAKESHKUMAR GHANSHYAMBHAI VYAS,BALIBEN MANUBHAI SOLANKI	RULE SERVED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47275	FA/765/2018	27/08/2018	SHRI GOPINATHJI DEV MANDIR AND ITS SUBORDINATE TEMPLES PUBLIC TRUST GADHADA,HARJIBHAI NANJIBHAI BHIMANI CHAIRMAN,GHANSHYAM VALLABHDASJI CHIEF KOTHARI,SHRI GYAN PRAKASHNAND GURU ISHWARANANDJI,KANUBHAI LAKHABHAI KANANI,BHUPATBHAI JIVRAJBHAI RAJANI,BHUPATBHAI JAYRAMBHAI PANCHANI	MR HARSHADRAY A DAVE	JANAKBHAI MOHANBHAI PATEL,KANUBHAI CHINUBHAI BARAIYA,LALLUBHAI DHANJIBHAI,DR. MAGANBHAI BHIMJIBHAI PATEL,NARENDRA SURAGBHAI KHUMAN,SHIVLALBHAI MOHANBHAI PATEL,DOHABHAI PREMJIBHAI,DHIRUBHAI VALLABHBHAI NAKRANI,VALJIBHAI PARSHOTTAMBHAI,POPATLAL RANCHODBHAI TEJANI,BHIKHABHAI JIVABHAI,HARESHBHAI GORDHANBHAI MATHORIYA,TALSHIBHAI KANJIBHAI,ZAWERBHAI RAGHAVBHAI,JADHABHAI LAVABHAI,BHIKHABHAI CHAGANBHAI,DIPAK DINESHBHAI PATDIYA,JAYANTBHAI BHIMJIBHAI PATEL,ISHWARBHAI SHAAMJIBHAI LUHAR,JIVRAJBHAI ZAWERBHAI TARAVIYA,SWAMI KRUSHNAPRAKASHDASJI GURU SWAMI NARANPRIYA DASJI,PARSHAD BHANJI BHAGAT GURU SHRI VALLABHDASJI,RAJESHBHAI VALJIBHAI BHADANI,LALUBHAI RAMJIBHAI BHADANI,KHODABHAI TARSHIBHAI BHADANI,MAHESHBHAI BHIKHABHAI BHADANI,RANCHODBHAI BHIKHABHAI HAJIWADRA,VALLABHBHAI VITTHALBHAI HAJIWADRA,POPATBHAI KARSHANBHAI HAJIWADRA,MANJIBHAI BHIMJIBHAI BHADANI,GHANSHYAMBHAI MOHANBHAI HAJIWADRA,BHARATBHAI DAMJIBHAI HAJIWADRA,SURESHBHAI ARJANBHAI HAJIWADRA,MOHANBHAI MEGHABHAI HAJIWADRA,SHAILESHKUMAR MAGNABHAI PATEL,LALITBHAI GHANDHYAMBHAI,VINODBHAI LALJIBHAI,LALJIBHAI NARANBHAI,KUBERBHAI POPATBHAI PATEL,AMULAKHBHAI CHATURBHAI PATEL,JAGDISHBHAI VANMALIBHAI,DHARMENDRABHAI NATHABHAI JOSHI,LALJIBHAI RAMJIBHAI DADORA,MADHAVJIBHAI NARANBHAI,AMULAKHBHAI DAHYABHAI,RAVJIBHAI MAGNABHAI BHUVA,AMARSHIBHAI BECHARBHAI MOTISARIYA,VIJAYBHAI VALLABHBHAI PALDIYA,VALLABHBHAI KALYANBHAI MOTISARYA,HIRJIBHAI BIRABHAI MANGUKIYA,RANCHODBHAI RAGHAVBHAI MOTISARYA,SHAAMJIBHAI PARBATBHAI MOTISARYA,KARSHANBHAI GOPABHAI MOTISARYA,GOKULBHAI JAWERBHAI MOTISARYA,NAGJIBHAI HARJIBHAI MOTISARYA,NARSINHBHAI RAGHAVBHAI MOTISARYA,GUNVANTRAI C PATEL,HARIBHAI TRIBHUVANDAS,BHARATBHAI KATHRIYA,CHETANBHAI J CHANPANERI,GHANSHYAM TARSIBHAI GADHIYA,MANHARBHAI DHAAMSINHBHAI GADHIYA,HARESHBHAI DHARAMSINHBHAI GADHIYA,GORDHANBHAI KARSHANBHAI THANKECHA,SOMANI RAJIV R,SOMANI DHIRENBHAI GORKIYA,HIMMATBHAI DAYALBHAI GORKIYA,MANHARBHAI PARSHOTTAMBHAI VITHANI,BHIKHABHAI JAYRAMBHAI VITHNI,PARSHOTTAMBHAI VITTHALBHAI BHIKDIYA,KANJIBHAI CHAGANBHAI VITHANI,DHIRUBHAI LAKHMANBHAI VITHANI,JHETHABHAI BHAGWANBHAI GADHIYA,VALABHBHAI LAKHMANBHAI VITHANI,HIRABHAI TARSHIBHAI VITHANI,MANHARBHAI GANDABHAI DOBARIYA,DAMJIBHAI AMARSINHBHAI,P.R.GADHIYA,GOVINDBHAI MURJIBHAI,BHIKHABHAI SHAAMJIBHAI,LAKHMANBHAI MAVJIBHAI,JIVRAJBHAI TRIKAMBHAI,VALJIBHAI RAGHAVBHAI,CHAGANBHAI TRIKAMABHAI,PARSGTTAMBHAI JIVRAJBHAI,BHUDARBHAI GATORBHAI,BHUDARBHAI JIWABHAI,MANSUKHBHAI THAKARSINHBHAI,VALLABH GOVINDBHAI,LALJIBHSI SSVJI BHSI MANIYA,DAYALBHAI KESHAVJI BHAVNAGARIYA,JANAKBHAI BECHARBHAI,BABUBHAI GOKURBHAI DDONT RANI,KESHAVJIBHAI NARANJIBHAI,DAYALBHAI VITHALBHAI,GAGJIBHAI LAKMANBHAI,VALLBBHAI GOVINDBHAI,RAJNIKANTBHAI SHYAMJIBHAI,DHARAM BABUBHAI,CHIRAGBHAI VALJIBHAI,DIPAKBHAI ISHWARBHAI,DIPAKBHAI MANJIBHAI,AMOTBHAI VALJIBHAI,ASHOKBHAI NANJIBHAI,VIMALBHAI MANJIBHAI,ARVINDBHAI GANESHBHAI,RAJESHBHAI VIRJIBHAI HADIYAL,HADIYAL POPATBHAI PITAMBARBHAI,BHAGWANBHAI TRIKAMBHAI,HADIYAL GHANSHYAMBHAI TRIKAMBHAI,HADIYAL SAHDEVBHAI KARSHANBHAI,HADIYAL VALJIBHAI	DS AFF.NOT FILED (N),MR MI MERCHANT,MRS SANGEETA N PAHWA

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47276	FA/768/2018	25/06/2018	DASRATHLAL KHUSHALDAS GURJAR,	(MR KAMLESH B MEHTA)	BHAVNA DASRATHLAL GURJAR,DHRUVIL DASRATLAL GURJAR,SRIMATI D C CHAVDA,SRIMATI D.C.CHAVDA	NOTICE SERVED,RULE SERVED,MRS MUMTAZ SAIYED,MR NASIR SAIYED

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47277	FA/771/2018	27/08/2018	DAMJIBHAI AMARSHIBHAI,P.R.GADHIYA,GOVINDBHAI MULJIBHAI,BHIKHABHAI SHAMJIBHAI,LAKHMANBHAI MAVJIBHAI,JIVRAJBHAI TRIKAMBHAI,VALJIBHAI RAGHAVBHAI,CHHAGANBHAI TRIKAMBHAI,PARSOTTAMBHAI JIVRAJBHAI,BHUDARBHAI GATORBHAI,BHUDARBHAI JIVABHAI,MANSUKHBHAI THAKARSHIBHAI BHALGAMADIYA,VALLABHBHAI GOVINDBHAI,LALJIBHAI SAVJIBHAI MANIYA,DAYALBHAI KESHAVJIBHAI BHAVNAGARIYA,JANAKBHAI BECHARBHAI,BABUBHAI GOKULBHAI TUNDRANI,KESHAVJIBHAI NARANBHAI,DAYALBHAI VITTHALBHAI,GAGAJIBHAI LAKHMANBHAI,VALLABHBHAI GOVINDBHAI,RAJNIKANTBHAI SHAMJIBHAI,DHARAM BABUBHAI,CHIRAGBHAI VALJIBHAI,DIPAKBHAI ISHWARBHAI,DIPAKBHAI MANJIBHAI,AMITBHAI VALJIBHAI,ASHOKBHAI NANJIBHAI,VIMALBHAI MANJIBHAI,ARVINDBHAI GANESHBHAI,RAJESHBHAI VIRJIBHAI HADIYAL,HADIYAL POPATLAL PITAMBARBHAI,BHAGWANBHAI TRIKAMBHAI,HADIYAL GHANSHYAMBHAI TRIKAMBHAI,HADIYAL SAHDEVBHAI KARSHANBHAI,HADIYAL VALJIBHAI MADHABHAI,GHANSHYAMBHAI VALJIBHAI,HADIYAL HASMUKHBHAI JEGJIVANBHAI,HADIYAL JAYESHBHAI GOPALBHAI,H.P.HADIYAL,HADIYAL BHUPENDRABHAI G.,HADIYAL HARESHBHAI G.,HADIYAL RAJNIKANT B.,RANGNATHBHAI DAYALBHAI SATAPARA,BHAILALBHAI JADAVBHAI SATAPARA,HARGOVINDBHAI PARSOTTAMBHAI KHAMBHALIYA,GANPATBHAI RANCHHODBHAI MOTKA,PRAVINBHAI MORBHAI MOTKA,PREMJIBHAI LALJIBHAI MOTKA,DHARAMSHIBHAI BHAGWANBHAI MOTKA,DAYALBHAI LAVJIBHAI MATHOLIYA,ANTUBHAI BHIKHABHAI KODIYA,CHATURBHAI HARJIBHAI MATARIYA,VRAJLALBHAI VAGHAJIBHAI KHAMBHALIYA	,SHREY H DAVE	JANAKBHAI MOHANBHAI PATEL,KANUBHAI CHINUBHAI BARAIYA,LALLUBHAI DHANJIBHAI,DR. MAGANBHAI BHIMJIBHAI PATEL,NARENDRABHAI SURAGBHAI KHUMAN,SHIVLALBHAI MOHANBHAI PATEL,GHOHABHAI PREMJIBHAI,DHIRUBHAI VALLABHBHAI NAKRANI,VALJIBHAI PARSOTTAMBHAI,POPATLAL RANCHHODBHAI TEJANI,BHIKHABHAI JIVABHAI,HARESHBHAI GORDHANBHAI MATHODIYA,TALSHIBHAI KANJIBHAI,ZAVERBHAI RAGHAVBHAI,JADAVBHAI LAVABHAI,BHIKHABHAI CHHAGANBHAI,DIPAK DINESHBHAI PATADIYA,JAYANTIBHAI BHIMJIBHAI PATEL,ISHWARBHAI SHAMJIBHAI LUHAR,JIVRAJBHAI ZAVERBHAI TALAVIYA,SHREE GOPINATHJI DEV MANDIR AND TEMPLES UNDER IT SARVAJANIK TRUST,HARJIBHAI NANJIBHAI BHIMANI,GHANSHYAM VALLABHDASJI N.,SHREE GYANPRAKASHNAND GURU ISHWARANANDJI,SWAMI KRUSHNAPRAKASHDASJI GURU SWAMI NARAYANPRIYADASJI,BHANJI BHAGAT GURU SHREE VALLABHDASJI,KANUBHAI LAKHABHAI KANANI,BHUPATBHAI JIVRAJBHAI RAJANI,BHUPATBHAI JERAMBHAI PANCHANI,RAJESHBHAI VALJIBHAI BHADANI,LABBUBHAI RAMJIBHAI BHADANI,KHODABHAI TALSHIBHAI BHADANI,MAHESHBHAI BHIKHABHAI BHADANI,RANCHHODBHAI BHIKHABHAI HAJIVADARA,VALLABHBHAI VITHALBHAI HAJIVADARA,POPATBHAI KARSHANBHAI HAJIVADARA,MANJIBHAI BHIKNIBHAI BHADANI,GHANSHYAMBHAI MOHANBHAI HAJIVADARA,BHARATBHAI DAMJIBHAI HAJIVADARA,SURESHBHAI ARJANBHAI HAJIVADARA,MOHANBHAI MEGHABHAI HAJIVADARA,SHAILESHKUMAR MAGANBHAI PATEL,LALITBHAI GHANSHYAMBHAI,VINODBHAI LALJIBHAI,LALJIBHAI NARANBHAI,KUBERBHAI POPATBHAI,AMULAKHBHAI CHATURBHAI PATEL,JAGDISHBHAI VANMALIBHAI,DHARMENDRA NATHALAL JOSHI,LALJIBHAI RAMJIBHAI JADODA,MADHAVJIBHAI NARANBHAI,AMULAKHBHAI DAHYABHAI,RAVJIBHAI MAGANBHAI BHUVA,AMARSHIBHAI BECHARBHAI MOTISARIYA,VIJAYBHAI VALLABHBHAI PALADIYA,VALLABHBHAI KALYANBHAI MOTISARIYA,HIRJIBHAI BHIRABHAI MANGUKIYA,RANCHHODBHAI RAGHAVBHAI MOTISARIYA,SHAMJIBHAI PARBATBHAI MOTISARIYA,KARSHANBHAI GOPABHAI MOTISARIYA,GOKULBHAI JAVERBHAI MOTISARIYA,NAGJIBHAI HARJIBHAI MOTISARIYA,NARSHIBHAI RAGHAVBHAI MOTISARIYA,GUNVANTRAI C. PATEL,HARIBHAI TRIBHUVANDAS,BHARATBHAI L. KALATHIYA,CHETANBHAI J. CHAMPANERI,GHANSHYAMBHAI TALSHIBHAI GADHIYA,MANHARBHAI DHARAMSHIBHAI GADHIYA,HARESHBHAI DHARAMSHIBHAI GADHIYA,GORDHANBHAI KARSHANBHAI DHANKECHA,SOMANI RAJIV R.,SOMANI DHIRENBHAI HIMATLAL,HIMATBHAI DAYALBHAI GOKALIYA,MANHARBHAI PARSOTTAMBHAI VITHANI,BHIKHABHAI JERAMBHAI VITHANI,PARSOTTAMBHAI VITTHALBHAI BHIKADIYA,KANJIBHAI CHHAGANBHAI VITHANI,DHIRUBHAI LAKHMANBHAI VITHANI,JETHABHAI BHAGWANBHAI GADHIYA,VALLABHBHAI LAKHMANBHAI VITHANI,HIRABHAI TALSHIBHAI VITHANI,MANHARBHAI GANDABHAI DOBARIYA	,DS AFF.NOT FILED (N),MR BM MANGUKIYA,MS BELA A PRAJAPATI,MR HARSHADRAY A DAVE,VIRAL K SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
47278	FA/773/2018	27/08/2018	RAJESHBHAI VALJIBHAI BHADANI,LABHUBHAI RAMJIBHAI BHADANI,KHODABHAI TARSHIBHAI BHADANI,MAHESHBHAI BHIKHABHAI BHADANI,RANCHODBHAI BHIKHABHAI HAJIWADRA,VALLABHBHAI VITHALBHAI HAJIWADRA,POPATBHAI KARSHANBHAI HAJIWADRA,MANJIBHAI BHIMJIBHAI BHADANI,GHANSHYAMBHAI MOHANBHAI HAJIWADRA,BHARATBHAI DAMJIBHAI HAJIWADRA,SURESHBHAI ARJANBHAI HAJIWADRA,MOHANBHAI MEGHABHAI HAJIWADRA	,VIRAL K SHAH,MR UMANG R VYAS	SHRI GOPINATHJI DEV MANDIR AND ITS SUBORDINATE TEMPLES PUBLIC TRUST GADHADA,HARJIBHAI MANJIBHAI BHIMANI CHAIRMAN,GHANSHYAM VALLABHDASJI,SHRI GYAN PRAKASHNAND GURU ISHWARANANDJI,SWAMI KRUSHNAPRAKASHDASJI GURU SWAMI NARANPARIYA DASJI,PARSHAD BHANJI BHAGAT GURU SHRI VALLABHDASJI,KANUBHAI LAKHABHAI KANANI,BHUPATBHAI JIVRAJBHAI RAJANI,BHUPATBHAI JAYRAMBHAI PANCHANI,JANAKBHAI MOHANBHAI PATEL,KANUBHAI CHINUBHAI BARAIYA,LALLUBHAI DHANJIBHAI,DR. MAGANBHAI BHIMJIBHAI PATEL,NARENDRA SUREGBHAI KHUMAN,SHIVLALBHAI MOHANBHAI PATEL,DOHABHAI PREMJIBHAI,DHIRUBHAI VALLABHBHAI NAKWANI,VALJIBHAI PARSHOTTAMBHAI,POPATLAL RANCHODBHAI TEJANI,BHIKHABHAI JIVABHAI,HARESHBHAI GORDHANBHAI MATHORIYA,TALSHIBHAI KANJIBHAI,ZAWERBHAI RAGHAVBHAI,JADHAVBHAI LAVABHAI,BHIKHABHAI CHAGANBHAI,DIPAK DINESHBHAI PATDIYA,JAYANTIBHAI BHIMJIBHAI PATEL,ISHWARBHAI SHAAMJIBHAI LUHAR,JIVRAJBHAI ZAWERBHAI TARAVIYA,SHAILESHKUMAR MAGNABHAI PATEL,LALITBHAI GHANSHYAMBHAI,VINODBHAI LALJIBHAI,LALJIBHAI NARANBHAI,KUBERBHAI POPATBHAI PATEL,AMULAKHBHAI CHATURBHAI PATEL,JAGDISHBHAI VANMALIBHAI,DHARMENDRABHAI NATHABHAI JOSHI,LALJIBHAI RAMJIBHAI DADODA,MADHAVJIBHAI NARANBHAI,AMULAKHBHAI DAHYABHAI,RAVJIBHAI MAGNABHAI BHUVA,AMARSHIBHAI BECHARBHAI MOTISARIYA,VIJAYBHAI VALLABHBHAI PALDIYA,VALLABHBHAI KALYANBHAI MOTISARYA,HIRJIBHAI BIRABHAI MANGUKIYA,RANCHODBHAI RAGHAVBHAI MOTISARYA,SHAMJIBHAI PARBATBHAI MOTISARYA,KARSHANBHAI GOPABHAI MOTISARYA,GOKULBHAI JAWARBHAI MOTISARYA,NAGJIBHAI HARJIBHAI MOTISARYA,NARSINHBHAI RAGHAVBHAI MOTISARYA,GUNVANTRAI C. PATEL,HARIBHAI TRIBHUVANDAS,BHARATBHAI KATHRIYA,CHETANBHAI J. CHANPANERI,GHANSHYAM TARSIBHAI GADHIYA,MANHARBHAI DHAAMSINHBHAI GADHIYA,HARESHBHAI DHARAMSINHBHAI GADHIYA,GORSHANBHAI KARSANBHAI THANKECHA,SOMANI RAJIV R.,SOMANI DHIRENBHAI GORKIYA,HIMMATBHAI DAYALBHAI GORKIYA,MANHARBHAI PARSHOTAMBHAI VITHANI,BHIKHABHAI JAYRAMBHAI VITHANI,PARSHOTAMBHAI VITTHALBHAI BHIKDIYA,KANJIBHAI CHAGANBHAI VITHANI,DHIRUBHAI LAKHMANBHAI VITHANI,JHETHABHAI BHAGWANBHAI GADHIYA,VALABHBHAI LAKHMANBHAI VITHANI,HIRABHAI TARSHIBHAI VITHANI,MANHARBHAI GANDABHAI DOBARIYA,DAMJIBHAI AMARSINHBHAI,P.R.GADHIYA,GOVINDBHAI MURJIBHAI,BHIKHABHAI SHAAMJIBHAI,LAKHMANBHAI MAVJIBHAI,JIVRAJBHAI TRIKAMBHAI,VALJIBHAI RAGHAVBHAI,CHAGANBHAI TRIKMABHAI,PARSHOTTAMBHAI JIVRAJBHAI,BHUDARBHAI GATORBHAI,BHUDARBHAI JIWABHAI,MANSUKHBHAI THAKARSHIBHAI,VALLABH GOVINDBHAI,LALJI BHSI SSVJI BHSI MANIYA,DAYALBHAI KESHAVJI BHAVNAGARIYA,JANAKBHAI BECHARBHAI,BABUBHAI GOKURBHAI DOONT RANI,KESHAVJIBHAI NARANJIBHAI,DAYALBHAI VITHALBHAI,GAGJIBHAI LAKHMANBHAI,VALLB BHAI GOVINDBHAI,RAJNIKANTBHAI SHYAMJIBHAI,DHARAM BABUBHAI,CHIRAGBHAI VALJIBHAI,DIPAKBHAI ISHWARBHAI,DIPAKBHAI MANJIBHAI,AMITBHAI VALJIBHAI,ASHOKBHAI NANJIBHAI,VIMALBHAI MANJIBHAI,ARVINDBHAI GANESHBHAI,RAJESHBHAI VIRJIBHAI HADIYAL,HADIYAL POPATBHAI PITAMBARBAI,BHAGWANBHAI TRIKAMBHAI,HADIYAL GHANSHYAMBHAI TRIKAMBHAI,HADIYAL SAHDEVBHAI KARSHANBHAI,HADIYAL VALJIBHAI MAGHABHAI,GHANSHYAMBHAI VALJIBHAI,HADIYAL HASHMUKHBHAI JAGJIVANBHAI,HADIYAL JAYESHBHAI GOPALBHAI,H P HADIYAL,HADIYAL BHUPENDRABHAI,HADIYAL	,DS AFF.NOT FILED (N),MR BM MANGUKIYA,MS BELA A PRAJAPATI,MR HARSHADRAY A DAVE,SHREY H DAVE

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
47279	FA/780/2018	27/08/2018	SHAILESHKUMAR MAGANBHAI PATEL,LALITBHAI GHANSHYAMBHAI,VINODBHAI LALJIBHAI,LALJIBHAI NARANBHAI,KUBERBHAI POPATBHAI,AMULAKHBHAI CHATURBHAI PATEL,JAGDISHBHAI VANMALIBHAI,DHARMENDRA NATHALAL JOSHI,LALJIBHAI RAMJIBHAI JADODA,MADHAVJIBHAI NARANBHAI,AMULAKHBHAI DAHYABHAI,RAVJIBHAI MAGANBHAI BHUVA,AMARSHIBHAI BECHARBHAI MOTISARIYA,VIJAYBHAI VALLABHBHAI PALADIYA,VALLABHBHAI KALYANBHAI MOTISARIYA,HIRJIBHAI BHIRABHAI MANGUKIYA,RANCHHODBHAI RAGHAVBHAI MOTISARIYA,SHAMJIBHAI PARBATBHAI MOTISARIYA,KARSHANBHAI GOPABHAI MOTISARIYA,GOKULBHAI JAVERBHAI MOTISARIYA,NAGJIBHAI HARJIBHAI MOTISARIYA,NARSHIBHAI RAGHAVBHAI MOTISARIYA,GUNVANTRAI C PATEL,HARIBHAI TRIBHUVANDAS,BHARATBHAI L KALATHIYA,CHETANBHAI J CHAMPANERI,GHANSHYAMBHAI TALSHIBHAI GADHIYA,MANHARBHAI DHARAMSHIBHAI GADHIYA,HARESHBHAI DHARAMSHIBHAI GADHIYA,GORDHANBHAI KARSHANBHAI DHANKECHA,SOMANI RAJIV R,SOMANI DHIRENBHAI HIMATLAL,HIMATBHAI DAYALBHAI GOKALIYA,MANHARBHAI PARSOTTAMBHAI VITHANI,BHIKHABHAI JERAMBHAI VITHANI,PARSOTTAMBHAI VITTHALBHAI BHIKADIYA,KANJIBHAI CHHAGANBHAI VITHANI,DHIRUBHAI LAKHMANBHAI VITHANI,JETHABHAI BHAGWANBHAI GADHIYA,VALLBHBHAI LAKHMANBHAI VITHANI,HIRABHAI TALSHIBHAI VITHANI,MANHARBHAI GANDABHAI DOBARIYA	,MR BM MANGUKIYA,MS BELA A PRAJAPATI	JANAKBHAI MOHANBHAI PATEL,KANUBHAI CHUNIBHAI BARAIYA,LALLUBHAI DHANJIBHAI,MAGANBHAI BHIMJIBHAI PATEL,SWAMI KRUSHNAPRAKASHDASJI GURU SWAMI NARAYANPRIYADASJI,BHANJI BHAGAT GURU SHREE VALLABHDASJI,NARENDRABHAI SURAGBHAI KHUMAN,SHIVLALBHAI MOHANBHAI PATEL,GHOHABHAI PREMJIBHAI,DHIRUBHAI VALLABHBHAI NAKRANI,VALJIBHAI PARSOTTAMBHAI,POPATLAL RANCHHODBHAI TEJANI,BHIKHABHAI JIVABHAI,HARESHBHAI GORDHANBHAI MATHOLIYA,TALSHIBHAI KANJIBHAI,ZAVERBHAI RAGHAVBHAI,JADAVBHAI LAVABHAI,BHIKHABHAI CHHAGANBHAI,DIPAK DINESHBHAI PATADIYA,JAYANTIBHAI BHIMJIBHAI PATEL,ISHWARBHAI SHAMJIBHAI LUHAR,JIVRAJBHAI ZAVERBHAI TALAVIYA,SHREE GOPINATHJI DEV MANDIR AND TEMPLES UNDER ITS SARVAJANIK TRUST,HARJIBHAI NANJIBHAI BHIMANJI,GHANSHYAM VALLABHDASJI N,SHREE GYANPRAKASHNAND GURU ISHWARANANDJI,SWAMI KRUSHNAPRAKASHDASJI GURU SWAMI NARAYANPRIYADASJI,BHANJI BHAGAT GURU SHREE VALLABHDASJI,KANUBHAI LAKHABHAI KANANI,BHUPATBHAI JIVRAJBHAI RAJANI,BHUPATBHAI JERAMBHAI PANCHANI,RAJESHBHAI VALJIBHAI BHADANI,LABHUBHAI RAMJIBHAI BHADANI,KHODABHAI TALSHIBHAI BHADANI,MAHESHBHAI BHIKHABHAI BHADANI,RANCHHODBHAI BHIKHABHAI HAJIVADARA,VALLABHBHAI VITTHALBHAI HAJIVADARA,POPATBHAI KARSHANBHAI HAJIVADARA,MANJIBHAI BHIKNIBHAI BHADANI,GHANSHYAMBHAI MOHANBHAI HAJIVADARA,BHARATBHAI DAMJIBHAI HAJIVADARA,SURESHBHAI ARJANBHAI HAJIVADARA,MOHANBHAI MEGHABHAI HAJIVADARA,DAMJIBHAI AMARSHIBHAI,P R GADHIYA,GOVINDBHAI MULJIBHAI,BHIKHABHAI SHAMJIBHAI,LAKHMANBHAI MAVJIBHAI,JIVRAJBHAI TRIKAMBHAI,VALJIBHAI RAGHAVBHAI,CHHAGANBHAI TRIKAMBHAI,PARSOTTAMBHAI JIVRAJBHAI,BHUDARBHAI GATORBHAI,BHUDARBHAI JIVABHAI,MANSUKHBHAI THAKARSHIBHAI BHALGAMADIYA,VALLABHBHAI GOVINDBHAI,LALJIBHAI SAVJIBHAI MANIYA,DAYALBHAI KESHAVJIBHAI BHAVNAGARIYA,JANAKBHAI BECHARBHAI,BABUBHAI GOKULBHAI TUNDRANI,KESHAVJIBHAI NARANBHAI,DAYALBHAI VITTHALBHAI,GAGAJIBHA LAKHMANBHAI,VALLABHBHAI GOVINDBHAI,RAJNIKANTBHAI SHAMJIBHAI,DHARAM BABUBHAI,CHIRAGBHAI VALJIBHAI,DIPAKBHAI ISHWARBHAI,DIPAKBHAI MANJIBHAI,AMITBHAI VALJIBHAI,ASHOKBHAI NANJIBHAI,VIMALBHAI MANJIBHAI,ARVINDBHAI GANESHBHAI,RAJESHBHAI VIRJIBHAI HADIYAL,HADIYAL POPATLAL PITAMBARBHAI,BHAGWANBHAI TRIKAMBHAI,HADIYAL GHANSHYAMBHAI TRIKAMBHAI,HADIYAL SAHDEVBHAI KARSHANBHAI,HADIYAL VALJIBHAI MADHABHAI,GHANSHYAMBHAI VALJIBHAI,HADIYAL HASMUKHBHAI JEGJIVANBHAI,HADIYAL JAYESHBHAI GOPALBHAI,H P HADIYAL,HADIYAL BHUPENDRABHAI G,HADIYAL HARESHBHAI G,HADIYAL RAJNIKANT B,RAGNATHBHAI DAYALBHAI SATAPARA,BHALALBHAI JADAVBHAI SATAPARA,HARGOVINDBHAI PARSOTTAMBHAI KHAMBHALIYA,GANPATBHAI RANCHHODBHAI MOTKA,PRAVINBHAI MORBHAI MOTKA,PREMJIBHAI LALJIBHAI MOTKA,DHARAMSHIBHAI BHAGWANBHAI MOTKA,DAYALBHAI LAVJIBHAI MATHOLIYA,ANTUBHAI BHIKHABHAI KODIYA,CHATURBHAI HARJIBHAI MATARIYA,VRAJLALBHAI VAGHJIBHAI KHAMBHALIYA	,DS AFF.NOT FILED (N),MR HARSHADRAY A DAVE,VIRAL K SHAH,SHREY H DAVE

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47280	FA/791/2018	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ASHOKBHAI RAMABHAI PADHIYAR (DELETED AS PER ORDER PASSED BELOW APPLI. EXH.33),RAMESHBHAI HARIPRASAD DAVE,IMRANKHAN AKBARKHAN PATHAN,AKBARKHAN MAHEMUDKHAN PATHAN,IFFCO TOKIO GENERAL INS. CO. LTD,DIGESHBHAI VINODBHAI PATEL	DELETED,RULE SERVED
47281	FA/806/2018	31/07/2018	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	MAHEBUBSHA ISMAELSHAH DIVAN,SALIMUDDAIN YAKUBBHAI KAZI,PRAMANAND AASANDAS BHIKHANI	RULE NOT RECD BACK,MR MOHSIN M HAKIM
47282	FA/807/2018	27/08/2018	HARJIBHAI NANJIBHAI (CHAIRMAN) THE TRUSTEES OF GOPINATHJI DEV MANDIR TRUST,BRAHMCHARI GYANPRAKASHANANJI GURU ISHWARANANDJI (TRUSTEE) THE TRUSTEES OF GOPINATHJI DEV MANDIR TRUS,BHUPATBHAI JERAMBHAI PASANI (TRUSTEE) THE TRUSTEES OF GOPINATHJI DEV MANDIR TRUST,KANUBHAI LAKHABHAI KANANI (TRUSTEE) THE TRUSTEES OF GOPINATHJI DEV MANDIR TRUST,BHUPATBHAI JIVRAJBHAI RAJANI (TRUSTEE) THE TRUSTEES OF GOPINATHJI DEV MANDIR TRUST	MR BM MANGUKIYA,MS BELA A PRAJAPATI	NONE,	
47283	FA/815/2018	07/05/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LALMIYA AHMEDMIYA CHAUHAN,HON'BLE LABOUR COURT AND COMMISSIONER FOR WORKMEN COMPENSATION`	,MR.HIREN M MODI
47284	FA/825/2018	01/08/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR R G DWIVEDI	YASHWANT JAANUBHAI WAGHMARYA,RAJESHBHAI MANJIBHAI RATHOD,RANJITBHAI MOHANLAL MEHTA DELETED AS PER COURT'S ORDER DATED 01/08/2018	RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
47285	FA/826/2018	12/09/2018	PARVIN NISAR AHMED SHAIKH (PADHAN),MINOR AMRINBANU NISAR AHMED SHAIKH (PADHAN),MINOR ARMAN AHMED NISAR AHMED SHAIKH (PADHAN),MAHMUDAN ABDUL WAHID SHAIKH (PADHAN)	MR MOHSIN M HAKIM	SARFARZ ABDUL BANDI,FUTURE GENERAL INDIA INSURANCE COMPANY LTD	DS AFF.NOT FILED (N),MR GC MAZMUDAR,MR HG MAZMUDAR
47286	FA/834/2018	30/07/2018	INTERFACE BROKERAGE AND RESEARCH LTD.,	MR GM JOSHI	DILIPBHAI L. SHAH,	MR.ANKIT M TALSANIA
47287	FA/835/2018	30/07/2018	INTERFACE BROKERAGE AND RESEARCH LTD.,	MR GM JOSHI	PUJA HARDIK SHAH,	MR.ANKIT M TALSANIA
47288	FA/836/2018	30/07/2018	INTERFACE BROKERAGE AND RESEARCH LTD.,	MR GM JOSHI	DMS INVESTMENT ADVISORY PVT. LTD.,	ANMOL A MEHTA
47289	FA/837/2018	05/05/2018	NILESH PRANJIVAN VYAS,	MR RC KAKKAD,HARSHESH R KAKKAD	MITA ALIAS NISHA NILESH VYAS,	MR.ADITYA J PANDYA,KAMAL J UPADHYAYA
47290	FA/855/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MOHAMMED RAMZANI ABDULLA RANTA,UNITED INDIA INSURANCE COMPANY LIMITED.,PRATAPBHAI AAPSINHBHAI PATELIYA,BHARATBHAI NAYAKABHAI KODI,ALKESHBHAI NARANBHAI PATEL,SARTANBHAI MANSUKHBHAI BARIYA (DELETED)	,RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
47291	FA/856/2018	29/11/2018	MAYANK DILIPKUMAR LIMBACHIYA,	MR. ALKESH N SHAH	AMISHA D/O. NARAYANBHAI LIMBACHIYA,	MR AMRISH K PANDYA
47292	FA/873/2018	10/04/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	ALIBHAI TIDABHAI SAMA,KHATINABEN ALIBHAI SAMA,MINOR NABERA MAYUDINBHAI SAMA,MINOR RAMJAN MAYUDINBHAI SAMA,MINOR MADINABEN MAYUDINBHAI SAMA,BHAYANI HAKIMBHAI UMARBHAI	,MR RATHIN P RAVAL
47293	FA/874/2018	12/04/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MAKHANBHAI GULABBHAI SAMA,HUSEINBHAI MAKHANBHAI SHAMA,SHAKIR MAKHANBHAI SAMA,SHARIFABEN MAKHANBHAI SAMA,BHAYANI HAKIMBHAI UMARBHAI	
47294	FA/875/2018	12/04/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	ALIBHAI TIDABHAI SAMA,KHATINABEN ALIBHAI SAMA,MINOR NABERA MAYUDINBHAI SAMA,MINOR RAMJAN MAYUDINBHAI SAMA,MINOR MADINABEN MAYUDINBHAI SAMA,BHAYANI HAKIMBHAI UMARBHAI	

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47295	FA/876/2018	12/04/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MAKHANBHAI JAMALBHAI SAMA,NAMORI MAKHANBHAI SAMA,NABIBHAI MAKHANBHAI SAMA,MINOR SALMABEN MAKHANBHAI SAMA,BHAYANI HAKIMBHAI UMARBHAI	
47296	FA/907/2018	05/02/2020	LEGAL HEIRS OF DECEASED KARSHANBHAI NANJIBHAI,KANABI ISHWARBHAI KARSHANBHAI,KANABI AJABABHAI KARSHANBHAI,KANABI AMBABHAI KARSHANBHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47297	FA/909/2018	05/02/2020	LEGAL HEIRS OF DECEASED VIHABHAI PUNJABHAI,KANABI SONABEN VIHABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,KANABI DHANRAJBHAI VIHABHAI,KANABI CHETNABEN VIHABHAI	GOVERNMENT PLEADER,RULE SERVED
47298	FA/910/2018	05/02/2020	LEGAL HEIRS OF DECEASED SAMTA HEMRAJ,THAKOR LEELABEN SAMTAJI,THAKOR NATVARBHAI SAMTAJI,THAKOR MALABHAI SAMTAJI,THAKOR KANUBHAI SAMTAJI,THAKOR NANDABEN SAMTAJI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47299	FA/912/2018	05/02/2020	LEGAL HEIRS OF DECEASED KANABI BHUTABHAI KHEMRAJBHAI,PATEL PURABEN BHUTABHAI,PATEL VAHTABHAI BHUTABHAI,PATEL SHANTIBHAI BHUTABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47300	FA/914/2018	05/02/2020	LEGAL HEIRS OF DECEASED KANABI VIHABHAI BHUTABHAI,(KANABI) VALMABEN DEVJIBHAI PATEL,(KANABI) VIRABHAI DEVJIBHAI PATEL,PATEL RAMESHBHAI DEVJIBHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,(KANABI) DHARMABHAI VIHABHAI PATEL,(KANABI) DEVJIBHAI VIHABHAI PATEL	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
47301	FA/915/2018	05/02/2020	KANABI KARSHANBHAI GANESHBHAI,	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47302	FA/948/2018	05/04/2018	FUTURE GENERALLY INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIRJALABEN SUBHASH YADAV (MOTHER) LEGAL HEIRS OF DECEASED SURAJ SUBHASH YADAV,SUBHASH RAJDEV YADAV (FATHER) LEGAL HEIRS OF DECEASED SURAJ SUBHASH YADAV,KIRANKUMAR PARBATBHAI PATEL	
47303	FA/949/2018	05/04/2018	FUTURE GENERALLY INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHETANABEN MUKESHBHAI GORI (LEGAL HEIRS OF DECEASED BHAVESH MUKESHBHAI GORI),KIRANKUMAR PARBATBHAI PATEL	
47304	FA/951/2018	05/04/2018	FUTURE GENERALLY INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HUSBAND SHYAMSING VAIJNATH AHIRVAL (LEGAL HEIRS OF DECEASED GEETABEN W/O SHYAMSING),KIRANKUMAR PARBATBHAI PATEL	
47305	FA/952/2018	05/04/2018	FUTURE GENERALLY INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHYAMSING S/O VAIJNATH AHIRVAL (LEGAL HEIRS OF MINOR DECEASED KARAN S/O SHYAMSING VAIJNATH AHIRVAL),KIRANKUMAR PARBATBHAI PATEL	
47306	FA/953/2018	25/04/2018	YOGESHKUMAR CHIMANBHAI PARMAR,	MR AMRISH K PANDYA	DEEPLATA YOGESHKUMAR PARMAR,	KRUPALI N BHATT
47307	FA/955/2018	05/02/2020	LEGAL HEIRS OF DECEASED GOVINDBHAI RAGHABHAI,KANABI DHANUBEN GOVINDBHAI (DECEASED),KANABI RATNABHAI GOVINDBHAI,KANABI PURABEN GOVINDBHAI,KANABI NATHABHAI GOVINDBHAI,KANABI KARAMSHIBHAI GOVINDBHAI,KANABI HEERABHAI JOITABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,KANABI JOITABHAI GOVINDBHAI,KANABI KARAMSHIBHAI DHARMABHAI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N),RULE SERVED
47308	FA/956/2018	05/02/2020	LEGAL HEIRS OF DECEASED DHARMABHAI PUNJABHAI,KANABI SHANTABEN DHARMABHAI,KANABI KARAMSHIBHAI DHARMABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,KANABI AMBABEN DHARMABHAI,KANABI VASUBEN DHARMABHAI	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
47309	FA/957/2018	05/02/2020	LEGAL HEIRS OF DECEASED MOTIBHAI DHUDABHAI,KANABI AMARBEN MOTIBHAI (DECEASED),KANABI KARAMSHIBHAI MOTIBHAI,KANABI VAKTABHAI MOTIBHAI,KANABI ISHWARBHAI MOTIBHAI,KANABI SEETABEN MOTIBHAI,KANABI SHANTABEN MOTIBHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47310	FA/958/2018	05/02/2020	LEGAL HEIRS OF DECEASED DHARMABHAI LAXMANBHAI,PATEL VALABHAI DHARMABHAI,PATEL KANJIBHAI DHARMABHAI,PATEL JIVABHAI DHARMABHAI,PATEL KARSHANBHAI DHARMABHAI,PATEL PURABEN DHARMABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47311	FA/959/2018	05/02/2020	KARSHAN CHAGAN KOLI,	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47312	FA/960/2018	05/02/2020	KANABI MAFABHAI RAGNATHBHAI,	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47313	FA/961/2018	25/06/2018	ABDULMAJIDKHAN ABDULLAKHAN PATHAN,RAFIKUNISA ABDULMAJIDKHAN PATHAN	MR KIRAN C MEHTA	RIZVANABANU SHAHNAWAZKHAN PATHAN,MINOR SHARIKKHAN SHAHNAWAZKHAN PATHAN,MINOR SHAMIYA SHAHNAWAZKHAN PATHAN,NIZAMUDDIN BURHANMIYAN SAIYAD,AALIYA ASLAMBHAI KAZI,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA,NISHIT A BHALODI
47314	FA/976/2018	26/02/2018	EXECUTIVE ENGINEER,	MR KM PARIKH	FHATAJI KHODAJI THAKORE,STATE OF GUJARAT	GOVERNMENT PLEADER,MR AV PRAJAPATI
47315	FA/1018/2018	03/04/2018	BIPINBHAI PRAGJIBHAI RATHOD,	,MR. BHAUMIK DHOLARIYA,JAY R TALAVIA	HAVABEN DADABHAI DERAIYA,	
47316	FA/1035/2018	05/04/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	RAMAJI @ RAMJIBHAI NATHAJI PARMAR (THAKORE),JAYANTILAL MANILAL PRAJAPATI	
47317	FA/1036/2018	10/04/2018	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,	MR RD DAVE	SHRI RAJKUMAR NAHATA,SMT. NIRMALADEVI NAHATA,SHRI ASHOKKUMAR NAHATA	
47318	FA/1037/2018	10/04/2018	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,	MR RD DAVE	SHRI MUNISHA DHAWAN,SMT VEENA DHAWAN,SHRI O.P.DHAWAN,M/S. MERCURY TEXTILES PVT. LTD.,	
47319	FA/1039/2018	19/06/2018	PATEL KOKILABEN CHANDUBHAI,PATEL SUNILKUMAR CHANDUBHAI,PATEL YOGESH CHANDUBHAI	MR AV PRAJAPATI	KAUSHIKKUMAR NATHALAL,PATEL ASHWINKUMAR JAYANTILAL,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,OWNER OF MOTORCYCLE NO GJ 02 AS 62-63,BHARTI AXA GENERAL INSURANCE CO LTD(DELETED)	NOTICE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
47320	FA/1060/2018	12/09/2018	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KAILASBEN WD/O RAMESHBHAI PAGI LEGAL HEIRS OF DECD. RAMESHBHAI DHULABHAI PATEL,MINOR VIJAYBHAI RAMESHBHAI PAGI LEGAL HEIRS OF DECD. RAMESHBHAI DHULABHAI PATEL,MINOR DHARMENDRABHAI RAMESHBHAI PAGI LEGAL HEIRS OF DECD. RAMESHBHAI DHULABHAI PATEL,DHULABHAI HEMABHAI PAGI LEGAL HEIRS OF DECD. RAMESHBHAI DHULABHAI PATEL,BHURIBEN DHULABHAI PATEL LEGAL HEIRS OF DECD. RAMESHBHAI DHULABHAI PATEL,LEGAL HEIRS OF DECEASED AJITBHAI DHULABHAI PAGI,DHULABHAI BAPUJI PAGI,DHULABHAI BAPUJI PAGI	,RULE SERVED,UNSERVED EXPIRED (R),(MR PARESH M DARJI)
47321	FA/1079/2018	26/09/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DOLATSINH DAJIBHAI GOHIL,JASODABEN MELSINH GOHIL,KHOLSINH MELSINH GOHIL,ARVINDBHAI RANCHODBHAI ZALA,SANJAYKUMAR SIDDHRAJSINH VAGHELA	RULE SERVED,MR.HIREN M MODI,MR DHARMESH C GURJAR
47322	FA/1080/2018	26/09/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AJITSINH VAJESINH GOHIL,ARVINDBHAI RANCHODBHAI ZALA,SANJAYKUMAR SIDDHRAJSINH VAGHELA	RULE SERVED,MR.HIREN M MODI,MR DHARMESH C GURJAR
47323	FA/1083/2018	25/01/2019	SIKANDARBHAI IBRAHIMBHAI GANDHI,	MR MOHSIN M HAKIM	FAROOQ SULAMAN VORA PATEL,UNITED INDIA INSURANCE COMPANY LIMITED.,MANISH R.K.JAIN	RULE UNSERVED,MR VC THOMAS,BHARGAV KARIA & ASSO
47324	FA/1089/2018	10/07/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD. CHENNAI,	MR VIBHUTI NANAVATI	RATHOD JAGATSINH NANSINH,LAXMIBA WD/O. GOPALSINH RATHOD,KHUMANSINH GOPALSINH RATHOD,PRADIPSINH GOPALSINH RATHOD,SURAJBA MADHUSINH RATHOD	RULE SERVED,MR R.K.MANSURI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47325	FA/1094/2018	14/02/2020	CHEHABEN WD/O DARBAR PRADHANJI SAMANTSINH,DILIPSINH PRADHANJI DARBAR,SAMANTSINH RANGATSINH DARBAR,PURIBA WIFE OF SAMANTSINH RANGATSINH DARBAR	,MR. YOGENDRA THAKORE	SALAKHANSINH JASMERSINH (DELETED),SUBHASHCHANDRA MULCHAND JAT,ORIENTAL INSRUANCE COMPANY LTD,BABUJI BHIKHAJI THAKOR,PARTNER OF SAVINAY TRANSPORT COMPANY RAMESHBHAI GOBARBHAI CHAUDHARY,NEW INDIA ASSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,MR YOGI K GADHIA,MR HARDIK P MEHTA
47326	FA/1095/2018	28/01/2019	RAMABHAI VELJIBHAI @ VELABHAI PATANI,	MR HIMANSU M PADHYA	CHUNILAL KHEMABHAI PRAJAPATI,IFFCO TOKIYO GENERAL INSURANCE COMPANY LTD,MUKESHBHAI ARJANBHAI BALOCH,CHOLAMANDALAM M.S. GENERAL INSURANCE CO. LTD.	RULE NOT RECD BACK,MR VIBHUTI NANAVATI,MR NILESH A PANDYA
47327	FA/1098/2018	08/08/2018	MANHARLAL THAKORELAL GANDHI,GULABBHAI BHANABHAI PATEL,USHABEN MANHARLAL GANDHI	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	ASHOKBHAI HIRALAL SHAH @ HIRANI,JAYESHBHAI HIRALAL SHAH @ HIRANI,LEGAL HEIRS AND REPRESENTATIVES OF DECEASED MANGUBEN HIRALAL @ HIRANI,MAYURIBEN ASHOKKUMAR SHAH @ HIRANI,AVNISH ASHOKKUMAR SHAH @ HIRANI,SAMRAT ASHOKKUMAR SHAH @ HIRANI,HETAL ASHOKKUMAR SHAH @ HIRANI,SIDHARTH ASHOKKUMAR SHAH @ HIRANI,SHAILESHBHAI CHIMANBHAI GANDHI,RAMANBHAI BHANABHAI GANDHI,SHARDABEN DHANSUKHBHAI GANDHI,NAYNABEN DILIPBHAI GANDHI,NATHUBHAI NAGARJIBHAI PATEL,DHANSUKHLAL NANUBHAI GANDHI,ASHOKBHAI HIRALAL SHAH @ HIRANI,JAYESHBHAI HIRALAL SHAH @ HIRANI,SURESH THAKORBHAI GANDHI,PARESH DHANSUKHLAL GANDHI	RULE NOT RECD BACK,RULE SERVED,MR DHAVAL D VYAS
47328	FA/1104/2018	09/10/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	DAXABEN SUBHASHKUMAR SOLANKI,MINOR RAJVIR SUBHASHKUMAR SOLANKI,DASHRATBHAI ABHESINH SOLANKI,NIRUBEN DASHRATHBHAI SOLANKI,PATELIYA SHAILESH PARSHOTTAMBHAI,KIRANSINH LAXMANSINH PAGI,DEVSINGBHAI VAJABHAI BHARVAD,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR NILESH A PANDYA,MS.NIDHI P BAROT
47329	FA/1113/2018	30/07/2018	MOHANLAL RATILAL PARMAR,	MR CB DASTOOR	GITABEN MOHANLAL PARMAR DAUGHTER OF TRIKAMBHAI RATHOD,	
47330	FA/1119/2018	24/04/2018	NIMISHABEN GAURANGBHAI OZA D/O SURESHKUMAR AMBALAL PRAJAPATI,	MR SHIVGAR P GOSAI	GAURANGKUMAR SANJAYBHAI OZA,	
47331	FA/1120/2018	20/06/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	DEHLAJI DHARAMSIJI RATHOD (THAKOR),BABIBEN DEHLAJI RATHOD (THAKOR),GANDABHAI SHIVABHAI THAKOR,JAMABHAI BHURABHAI RAVAL	RULE SERVED,KAASH K THAKKAR
47332	FA/1121/2018	26/06/2018	MUKTABEN RAVJI PATEL (CHOVATIYA) L.H. OF DECD. RAVJI VALJI PATEL (CHOVATIYA),RAMESHBHAI RAVJIBHAI CHOVATIYA (PATEL)	MR M R SAIYED	THE STATE OF GUJARAT,LEGAL HEIRS OF DECEASED KESHAJI VALJI PATEL,ANIL VRAJLAL SOMANI,DINESH RAMESH SOMANI,LEGAL HEIRS OF DECEASED RAVJI VALJI PATEL (CHOVATIYA),DUDHIBEN RAVJIBHAI CHOVATIYA (DECEASED),JAYANTILAL KESHAJI,VINOD KESHAJI,LABHUBEN W/O. KESHAJI VALJI,MADHUBEN RAVJIBHAI PATEL (CHOVATIYA),MAHENDRABHAI RAVJIBHAI CHOVATIYA	
47333	FA/1131/2018	29/08/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR TANMAY B KARIA	ZALUBEN HAJUBHAI BHARVAD,SAGEER (MINOR) ISHA HAJUBHAI BHARVAD,SAGEER (MINOR) VIDHYA HAJUBHAI BHARVAD,SAGEER (MINOR) KINJAL HAJUBHAI BHARVAD,KAMLESH NAVNITKUMAR SONI,HEMANGIBEN KAMLESHKUMAR SONI,KAVABHAI KACHARABHAI BHARWAD,LAKHIBEN KAVABHAI BHARWAD	,RULE SERVED,MR PRADIP J PATEL,MR. RAJESH G BAROT
47334	FA/1138/2018	11/04/2018	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PRAFULBHAI POPATBHAI DABHI,JAYANTIBHAI BHAGVANBHAI VANAND,RAMANBHAI CHHAGANBHAI GOHIL,RAJANBEN PRAFULBHAI DABHI LEGAL HEIRS OF DECD. VISHAL PRAFULBHAI DABHI	

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47335	FA/1139/2018	11/04/2018	UNITED INDIA INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PRAFULBHAI POPATBHAI DABHI,JAYANTIBHAI BHAGVANBHAI VANAND,RAMANBHAI CHHAGANBHAI GOHIL,RANJANBEN PRAFULBHAI DABHI LEGAL HEIR OF DECD. KALAVATIBEN @ GODAVARIBEN POPATBHAI DABHI	
47336	FA/1148/2018	19/06/2018	ORIENTAL INSRUANCE COMPANY LTD,	MS. NIYATI K JUTHANI	ASHOKBHAI BHANABHAI,BHIKHUBHAI AMUBHAI DAL,KANJIBHAI GOBARBHAI SEJALIYA	
47337	FA/1150/2018	05/02/2020	LEGAL HEIRS OF DECEASED KANABI RANCHHODBHAI DHUDABHAI,KANABI HEMABHAI RANCHODBHAI,KANABI VALMABEN KARSHANBHAI,KANABI SHANTIBHAI KARSHANBHAI,KANABI PRAKASHBHAI KARSHANBHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,KANABI MADHUBEN RANCHHODBHAI,KANABI VAGMABHAI RANCHODBHAI,KANBI KARSHANBHAI RANCHODBHAI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),RULE SERVED
47338	FA/1151/2018	05/02/2020	KANBI RATNABHAI RANCHODBHAI,	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
47339	FA/1152/2018	05/02/2020	LEGAL HEIRS OF DECEASED MOTIBHAI NATHABHAI,KANABI AMARBEN MOTIBHAI,KANABI DIWALIBEN MOTIBHAI,KANABI BHIKHIBEN MOTIBHAI,KANABI RUPABHAI MOTIBHAI,KANABI VALMABEN MOTIBHAI,KANABI KARSHANBHAI MOTIBHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
47340	FA/1153/2018	05/02/2020	LEGAL HEIRS OF DECEASED UKABHAI DHARMABHAI,HARIJAN SHANKARBHAI UKABHAI,HARIJAN MOTIBHAI UKABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
47341	FA/1154/2018	05/02/2020	LEGAL HEIRS OF DECEASED KHETABHAI RAGABHAI,KANABI AMARABEN KHETABHAI,KANABI NANJIBHAI KHETABHAI,KANABI DAHIBEN KHETABHAI,KANABI KALIBEN KHETABHAI,KANABI VIRABHAI KHETABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,KANABI ISHWARBHAI KHETABHAI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N)
47342	FA/1155/2018	05/02/2020	LEGAL HEIRS OF DECEASED DHARMABHAI JAVABHAI,PATEL LASUBEN DHARMABHAI (DECEASED),PATEL KARSHANBHAI DHARMABHAI,PATEL DARGABEN DHARMABHAI,PATEL MANJIBHAI DHARMABHAI,PATEL SHANTABEN DHARMABHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
47343	FA/1156/2018	05/02/2020	LEGAL HEIRS OF DECEASED MAGABHAI JAVABHAI,KANABI RAJIBEN MAGABHAI (DECEASED),KANABI RAMABHAI MAGABHAI,KANABI VIHABHAI MAGABHAI,KANABI KARAMSIBHAI MAGABHAI (DECEASED),KANABI PURABEN KARAMSIBHAI,KANABI HARJIBHAI KARAMSHIBHAI,KANABI HEMABEN KARAMSHIBHAI,KANABI SHARDABEN KARAMSHIBHAI,KANABI BHAGIBEN KARAMSHIBHAI,KANABI SUKHIBEN KARAMSHIBEN,KANABI MAHENDRABHAI KARAMSHIBHAI	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,KANABI AMRABEN MAGABHAI	NOTICE SERVED BY DS,RULE SERVED
47344	FA/1172/2018	03/05/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	KESHARSINH MOHOBAATSINH RATHOD,NALINKUMAR JAYANTILAL PATHAK	
47345	FA/1190/2018	01/08/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR PALAK H THAKKAR	DAXABEN SAVJIBHAI JADAV,VINODKUMAR SHANKARLAL PARMAR (KAPADIYA),RAJUJI TASAJI THAKORE,JAYANTILAL B. PATEL	,RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
47346	FA/1194/2018	23/07/2018	LILABEN W/O. SHAKARABHAI BAPUBHAI PATEL,YOGESHKUMAR SHAKARABHAI PATEL,PRAVINBHAI SHAKARABHAI PATEL,HARSHADBHAI SHAKARABHAI PATEL,KUSUMBEN SHAKARABHAI PATEL,CHANDRIKABEN SHAKARABHAI PATEL	,MR. BHAVIK P SHAH	DAMODARBHAI KISHORBHAI PATEL,SANKET DAMODARBHAI PATEL,LALITBHAI KISHORBHAI PATEL,PRATIK LALITBHAI PATEL,RAVI LALITBHAI PATEL,MADHUKANTABEN DAMODARBHAI PATEL,HARSHABEN D/O. DAMODARBHAI KISHORBHAI PATEL AND W/O. SATISHKUMAR PATEL,BELABEN D/O. DAMODARBHAI KISHORBHAI PATEL AND W/O. VIPULKUMAR PATEL,FALGUNIBEN D/O. DAMODARBHAI KISHORBHAI PATEL AND BHAGYESHKUMAR PATEL,TRUPTIBEN D/O DAMODARBHAI KISHORBHAI PATEL W/O PANKAJKUMAR PATEL,DEVISHA SANKET PATEL,BHARTIBEN LALITBHAI PATEL,HETAL D/O. LALITBHAI KISHORBHAI PATEL AND W/O. HITESHKUMAR PATEL,AMAR SAGAR CO-OPERATIVE HOUSING SOCIETY LIMITED,APOORVA ASSOCIATES	,MR HASIT H JOSHI,SHRINEEL M SHAH

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47347	FA/1197/2018	05/02/2020	KANABI KANJIBHAI AJABHAI,	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47348	FA/1203/2018	20/09/2018	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	SAMIULLA ABBASMIYA THAKOR,MOHSINMIYA ABBASMIYA THAKOR	NOTICE SERVED
47349	FA/1204/2018	18/04/2018	NITABEN RAMESHBHAI GONDALIYA,MINOR AARTI RAMESHBHAI GONDALIYA (DAUGHTER),MINOR PAYAL RAMESHBHAI GONDALIYA (DAUGHTER),MINOR KISHAN RAMESHBHAI GONDALIYA (DAUGHTER)	MR. HEMAL SHAH	RAJENDRASINH GUMANSINH JADEJA,NEW INDIA INSURANCE COMPANY LTD	,MR YOGI K GADHIA
47350	FA/1207/2018	01/05/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR NILESH A PANDYA	SUKHIBEN @ SUKALIBEN WD/O BHALABHAI BARIA,BHARATSINH MAGANBHAI BARIA,NAVALSINH RUPABHAI BARIA	,(CHETANKUMAR K SHAH)
47351	FA/1209/2018	01/05/2018	RAJUBEN GIRISHBHAI DANGI,MINOR KAJAL GIRISHBHAI DANGI,MINOR SAVINAS GIRISHBHAI DANGI,GORSING VALJIBHAI DANGI,JETABEN GORSINGBHAI DANGI	MR MOHSIN M HAKIM	AMRATBHAI A. MALI,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MRS VASAVDATTA BHATT
47352	FA/1247/2018	12/09/2018	VINUBHAI PRAGJIBHAI VISANI,	MR.HIREN M MODI	INDUBHAI HIMMATBHAI SOLANKI,LAXMIBEN HADABHAI KUVADIYA,THE NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR PALAK H THAKKAR
47353	FA/1251/2018	02/07/2018	RAJESHKUMAR DAHYABHAI SOLANKI,	MR. SABIR B SAIYYAD	SOLANKI ALPESHKUMAR DAHYABHAI,RELIANCE GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR RATHIN P RAVAL
47354	FA/1252/2018	25/06/2018	ANILKUMAR PRAKASHCHANDRA SHAH,	MS HARSHAL N PANDYA	BHIKHABHAI KALIDAS RATHOD (HALPATI),LALIBEN BHIKHABHAI RATHOD (HALPATI),RAMESHBHAI BHIKHABHAI RATHOD (HALPATI),RITABEN BHIKHABHAI RATHOD (HALPATI),THE NEW INDIA INSURANCE COMPANY LTD	
47355	FA/1255/2018	09/07/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DEVUBHA KHUMANSINH JADEJA,RAJUBHAI ALIAS MITHUN HIRA VAGHELA,HEIRS AND L.R. OF DECD. SURENDRASINH BHIMSING GURKHA,DIPTIBEN SURENDRASINH GURKHA,MINOR HITASHA SURENDRASINH GURKHA,MINOR JINAL SURENDRASINH GURKHA	,NOTICE SERVED
47356	FA/1256/2018	09/07/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DEVUBHA KHUMANSINH JADEJA,RAJUBHAI ALIAS MITHUN HIRA VAGHELA,VANITABEN KASUBHAI BHABOR,SAILESH KASUBHAI BHABOR,PURVIBEN KSHUBHAI BHABOR	,RULE SERVED
47357	FA/1261/2018	02/08/2018	MAMTABEN RAJESHBHAI JANI,AVANIBEN RAJESHBHAI JANI	MR MIHIR H PATHAK	RAMNIKBHAI BECHARBHAI BUDDHDEV,NALINIBEN RAMNIKLAL BUDDHADEV,NIRALBHAI RAMNIKLAL BUDDHADEV,BHAVIKABEN KETANBHAI TRIVEDI,PRITIBEN JAYSUKHBHAI CHOTAI,PRITIBEN JAYSUKHBHAI CHOTAI	,MR PRATIK Y JASANI
47358	FA/1275/2018	28/06/2018	SURAT MUNICIPAL CORPORATION,	MR HS MUNSHAW	GAURDIAN STEELS PVT. LTD.,RAVINDRA C. AGRAWAL,ANJANA R. AGRAWAL,PREMAVATI S. AGRAWAL,K. SUKUMARAN	
47359	FA/1335/2018	02/07/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	MAKANJI HIRA MATA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,JAYANTILAL VALJIBHAI BIJLANI (KANSARA),ARTI VIPULBHAI BIJLANI (KANSARA),KRUPA VIPULBHAI BIJLANI (KANSARA),JAYANTILAL VALJIBHAI BIJLANI (KANSARA),LILAVANTIBEN JAYANTILAL BIJLANI	NOTICE SERVED,RULE SERVED,MR ANKIT SHAH,MR. HEMAL SHAH
47360	FA/1344/2018	26/07/2018	DHRUV KANAIYALAL BAROT,	MR ASHISH B DESAI	GATI DHRUV D/O AJAYKUMAR DAVE,	,MS.SHIVANI V TRIVEDI
47361	FA/1349/2018	02/07/2018	NIHAR DILIPBHAI PATEL,	MR BAIJU JOSHI	JALPABEN D/O PRAFULBHAI SOMABHAI PATEL,	,MR ARPIT A KAPADIA
47362	FA/1397/2018	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD. VADODARA,	MR VIBHUTI NANAVATI	VINUBHAI BUDHABHAI PARMAR,PARMAR CHETANKUMAR PUNAJI,NEELAM MAHESHBHAI PANDYA	RULE SERVED,(MR PARESH M DARJI)
47363	FA/1398/2018	08/02/2020	BHARTI AXA GENERAL INSURANCE CO. LTD. VADODARA,	MR VIBHUTI NANAVATI	VINUBHAI BUDHABHAI PARMAR,PARMAR CHETANKUMAR PUNAJI,MAHESHBHAI RAMANLAL PANDYA	RULE SERVED,(MR PARESH M DARJI)
47364	FA/1417/2018	25/06/2018	ANKITA W/O SAILESHBHAI AND D/O KISHORBHAI RATHOD,	MS TEJAL K SHAH,HCLS COMMITTEE	SAILESHBHAI MOHANBHAI WAGHELA,	MR.MRUDUL M BAROT
47365	FA/1418/2018	27/02/2019	DALSUKHBHAI VECHATBHAI(DECD.),NANABHAI SURSING (DECD.),MANSING AMARSING	MR VIJAY N RAVAL	THE DEPUTY COLLECTOR,DEPUTY EXECUTIVE/EXECUTIVE ENGINEER,THE STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47366	FA/1427/2018	26/09/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SIKKANDARBHAI YUNUSBHAI VARAIYA,RAJIYABEN YUNUSBHAI VARAIYA,VISHNUBHAI SOMABHAI PATADIYA,JAIDIPBHAI VIJAYBHAI RANTOJA (HEIRS AND DEPENDENTS OF DECD. SHOBHNABEN VIJAYBHAI RANTOJA),AARTIBEN VIJAYBHAI TANTOJA (HEIRS AND DEPENDENTS OF DECD. SHOBHNABEN VIJAYBHAI RANTOJA),RIDDHIBEN VIJAYBHAI RANTOJA (HEIRS AND DEPENDENTS OF DECD. SHOBHNABEN VIJAYBHAI RANTOJA)	RULE NOT RECD BACK,RULE SERVED,(MR PARESH M DARJI)
47367	FA/1430/2018	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJKUMAR MEHARSINH,RAMSHARAN GANPAT (DELETED AS PER EXH.12),THAKKAR BHARATKUMAR DAHYALAL,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,BABIBEN BABUBHAI JOSHI,NAVINKUMAR BABUBHAI JOSHI,MANUBHAI BABUBHAI JOSHI	,RULE SERVED,MR. RAHUL R DHOLAKIA
47368	FA/1433/2018	25/06/2018	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LEGAL HEIRS OF DECD. SHANAWASKHAN ABDULMAJIDKHAN PATHAN,ABDULMAJIDKHAN ABDULLAKHAN PATHAN,RAFIKUNISHA ABDULMAJIDKHAN PATHAN,RIZVANABANU SHANAWASKHAN PATHAN,MINOR SHARIKKHAN SHANAWAZKHAN PATHAN,MINOR SHAMIYA SHANAWAZKHAN PATHAN,NIZAMUDDIN BURHANMIYA SAIYAD,AALIYA ASLAMBHAI KAJI	,RULE SERVED,MS.AKSHITABA SOLANKI,MR. ZEESHAN K KADRI
47369	FA/1437/2018	25/02/2019	BHADRIKBHAI GAUTAMBHAI BALAVIA,	MR BHUNESH C RUPERA	JIGNABEN KIRTIKUMAR DOSHI W/F BHADRIKBHAI GAUTAMBHAI BALAVIA,	,MR SAVAN N PANDYA,MR. RAJU N DESAI
47370	FA/1470/2018	26/04/2018	VALENCIA CORPORATION,KUMARESH KISHORBHAI AGARBATTIWALA,KISHORBHAI AMRATLAL AGARBATTIWALA,DEVYANI PRAKASHCHANDRA AGARBATTIWALA,MUKESH POONAMCHAND RUPAWALA,CHETNA PRAVINCHANDRA RUPAWALA,AMAR ARVINDBHAI RAVAL	UDIT N VYAS	KIRITKUMAR FUTARMAL JAIN,	MR.ADITYA J PANDYA
47371	FA/1475/2018	26/04/2018	NIMITA MANISH PATEL D/O. KANTIBHAI ANTOLBHAI PATEL,	MS URMILA N DESAI	VASUDEV RAMANLAL PATEL,	
47372	FA/1489/2018	08/12/2018	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SHANKARLAL PARJIBHAI RABARI,BHAVARLAL LAKSHMINARAYAN GOR	,MR MOHSIN M HAKIM
47373	FA/1492/2018	11/05/2018	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,	MR KV GADHIA	JASRAJ HUKMARAM CHAUDHARY,SMT. SONIA G. NARAYANI	,JEET Y RAJYAGURU
47374	FA/1496/2018	01/05/2018	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	RAMILABEN KISHANBHAI VADI,PRAKASHSINGH CHATURSINGH ZALA,AMJADBHAI SULTANBHAI KHATRI,RELIANCE GENERAL INSURANCE CO. LTD.	
47375	FA/1521/2018	09/05/2018	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VARSHABEN PARESHKUMAR PATEL (GAMBHAVA),NIRAVKUMAR NARENDRAKUMAR SHAH,DAXABEN HIRALAL PATEL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	,MR AMIT C NANAVATI,MR JAYRAJ CHAUHAN,MS.NIDHI P BAROT
47376	FA/1522/2018	11/10/2018	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	THAKOR UMEDJI JESANGJI,THAKOR LAXMIBEN W/O UMEDJI JESANGJI,THAKOR LERJIJI UMEDJI JESANGJI,SHRAVANJI VARSANGJI PARMAR,PANCHAL HITESHBHAI PITAMBARDAS,RAJPUT PRAMODSING NIRMAISING	RULE SERVED,UNSERVED EXPIRED (R)
47377	FA/1523/2018	06/07/2018	RAMILABEN WIDOW OF JITSING ARJIBHAI GARASIYA,MINOR RAJUL JITSING GARASIYA,MINOR ARYAN JITSING GARASIYA,MINOR ARCHANA JITSING GARASIYA	MR MOHSIN M HAKIM	YUNUSBHAI YUSUFBHAI GANCHI,ASLAMGANI ABDULGANI SHAIKH,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR GC MAZMUDAR
47378	FA/1528/2018	27/08/2018	MINOR SUMIT SURESH SHARMA,	MR RATHIN P RAVAL	UNION OF INDIA,	,MS ARCHANA U AMIN
47379	FA/1529/2018	27/08/2018	SAVITABEN SURESH SHARMA,	MR RATHIN P RAVAL	UNION OF INDIA,	,MS ARCHANA U AMIN

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47380	FA/1530/2018	27/08/2018	SAVITABEN SURESH SHARMA,MINOR SUDHA SURESH SHARMA,MINOR SURAJ ALIAS AKASH SURESH SHARMA,MINOR RUVI SURESH SHARMA,MINOR SUMIT SURESH SHARMA,MAHGUPARSAD LALU SHARMA	MR RATHIN P RAVAL	UNION OF INDIA,	,MS ARCHANA U AMIN
47381	FA/1534/2018	04/09/2019	KANTABEN ISHWARBHAI CHAUHAN HEIRS OF DECEASED ISHWARBHAI LAXMANBHAI,SONALBEN INSHWARBHAI CHAUHAN HEIRS OF DECD. ISHWARBHAI LAXMANBHAI,MELAJI ISHWARBHAI CHAUHAN HEIRS OF DECD. ISHWARBHAI LAXMANBHAI,DAXABEN ISHWARBHAI CHAUHAN HEIRS OF DECD. ISHWARBHAI LAXMANBHAI	MR KM SHETH	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)
47382	FA/1539/2018	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MADHUBEN @ MALVIKABEN PRADHYUMANBHAI @ PRADIPBHAI MAKAVNA,KOMALBEN PRADHYUMANBHAI @ PRADIPBHAI MAKAVNA,ANKUR PRADHYUMANBHAI @ PRADIPBHAI MAKAVNA,ALPESHSINH UDAYSINH VAGHELA	RULE SERVED,MR P B KHANDHERIA,MR PRATIK Y JASANI
47383	FA/1542/2018	24/08/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,	MR. RAHUL R DHOLAKIA	MOJAMMIL YAKUBBHAI PATALIYA,SHEIKH MOHAMMEDHANIF YOUSUFBHAI,RAMESHBHAI GAVJIBHAI LUHAR	,MR.HIREN M MODI
47384	FA/1546/2018	07/08/2018	LAVJIBHAI KURJIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47385	FA/1547/2018	07/08/2018	CHHAGANBHAI HARIBHAI ASODARIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,RULE SERVED
47386	FA/1548/2018	07/08/2018	CHHAGANBHAI HARIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,RULE SERVED
47387	FA/1549/2018	07/08/2018	GHANSHYAMBHAI HARIBHAI ASODARIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
47388	FA/1550/2018	07/08/2018	ARJANBHAI HARIBHAI ASODARIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
47389	FA/1551/2018	07/05/2018	SHREE RAM GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RANJANBEN AJAYBHAI KUBAVAT,MINOR VIVEK AJAYKUMAR KUBAVAT BEING MINOR REPRESENTED THROUGH HER MOTHER RESP. NO. 1,MINOR CHIRAG AJAYKUMAR KUBAVAT,KANTABEN NAROTAMBHAI KUBAVAT,KALUBHAI NAJABHAI VAGHERA JADAV,MUKESHBHAI KHIMABHAI MALA BORICYA	
47390	FA/1559/2018	07/08/2018	MANJIBHAI POPATBHAI,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
47391	FA/1561/2018	07/08/2018	KALUBHAI RANCHHODBHAI,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
47392	FA/1631/2018	04/05/2018	MONA ARVIND PATEL,	PARTY IN PERSON	PMD INFRA PRIVATE LIMITED,KALPESH I. MODI,MILAN K. DESAI,PRATIK K. DESAI,GAURANG B PARIKH	MR AMAR N BHATT,MR AS VAKIL
47393	FA/1632/2018	04/05/2018	NAYANABEN HARENBHAI BHAGAT,	MR SHIRISH JOSHI	PATEL KIRTIBHAI KESHABHAI,MANAGING DIRECTOR,MANAGER, M/S. INTIME SPECRAM REGISTRY LTD.	,MS MEGHA JANI,ROHAN LAVKUMAR
47394	FA/1636/2018	09/05/2018	UNITED INDIA INSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOIN AHEMAD RAFIK AHEMAD SAIYED,ABHISHEK RAMESHBHAI CHOPADA RABARI,KAUSHIK HIMMATBHAI PORIYA,ZAHIRABBAS A. CHISTI,SARVAR AHEMAD MAHMMADALI CHISTI	

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47395	FA/1666/2018	09/07/2018	THE NEW INDIA ASSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	SUSHILABEN CHAMANBHAI PATEL(DESAI)(HEIR OF DECD. YOGESHBHAI CHAMANBHAI PATEL(DESAI)),DASHRATHJI PASHAJI GOSANIYA	NOTICE SERVED,MR SAURABH G AMIN
47396	FA/1667/2018	20/09/2018	DEVKARANBHAI NAGAJIBHAI BHAYANI (PATEL),	MR DK DESAI,MR HK THAKOR	DAXABEN DEVKARAN PATEL,	MR. DHAVAL G BAROT,SANKET K PANDYA
47397	FA/1681/2018	24/09/2019	RUTVI AANAL DAVE,	MR MIHIR H PATHAK	AANAL HITESH DAVE,	MR.MINHAJ M SHAIKH
47398	FA/1687/2018	25/06/2018	ANANDBHAI PRAHLADBHAI LOKAPUR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VEENABEN ANANDBHAI LOKAPUR AS GUARDIAN OF MINOR KHUSHI ANAND LOKAPUR AND D/O BALKRUSHNA NATU,	NOTICE SERVED BY DS
47399	FA/1698/2018	12/06/2018	FARHINBANU D/O IBRAHIMKHAN PATHAN,	UMARFARUK M KHARADI	NEW INDIA INSURANCE COMPANY LTD,RAVJIBHAI RAMABHAI RATHOD	MR SANDIP C SHAH,MR HARDIK H DAVE
47400	FA/1704/2018	12/12/2018	NITINBHAI VERSIBHAI PADHIYAR,	MR PRABHAKAR UPADYAY	HINABEN NITINBHAI PADHIYAR,	MEHUL A SURATI
47401	FA/1754/2018	19/09/2018	PURVI ASHOKKUMAR PARMAR (BHAVSAR),	MR. HEMAL SHAH	SHRI KASAM JUMA KUMBHAR,THE ORIENTAL INSURANCE CO. LTD.,DEVENDRA NANALAL SHAH,THE NEW INDIA INSURANCE CO. LTD.	NOTICE SERVED,MR SUNIL B PARIKH,MR PALAK H THAKKAR
47402	FA/1765/2018	21/06/2018	HARIKRISHNA BHIMJIBHAI VALANI,	MR DIPAN DESAI	SHITALBEN HARIKRUSHNA VALANI,	
47403	FA/1770/2018	24/10/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHARATKUMAR MANILAL PATEL,MUKESHBHAI KISHANBHAI HINGORANI,THE NEW INDIA ASSURANCE CO. LTD.,LILABEN W/D OF PAREKH (NAI) NARESHBHAI MANILAL,MINOR DHRUVALKUMAR NARESHBHAI PAREKH (NAI),MANILAL BHAVANBHAI PAREKH (NAI),AJIBEN MANILAL PAREKH (NAI)	NOTICE SERVED,NOTICE UNSERVED,MR PALAK H THAKKAR
47404	FA/1773/2018	09/07/2018	RAMESHBHAI S/O CHAGGANLAL TRIVEDI,	MR BHARAT R PANDYA,VAIBHAV N SEVAK	RANDEEPSINH S/O GURUDEVSINH PURDHANI,GURUPALSINGH S/O ATMASINGH MARWAH	NOTICE SERVED,NOTICE UNSERVED,MR S M SOJATWALA
47405	FA/1812/2018	10/05/2018	SANSKRUT INFRABUILD LIMITED,ANKIT ASHOK SAVLA,NILANG PRAVINCHANDRA VAIDYA,SANKRUT JEWEL RESIDENCY LIMITED	ADITYA A CHOKSI	TUSHAR BHARATBHAI DALAL,RAVI TUSHARBHAI DALAL	MR.PARTH CONTRACTOR
47406	FA/1839/2018	10/09/2018	NIMESHBHAI CHANDRAKANTBHAI PATEL,DIPTIBEN @ DIVYABEN NIMESHBHAI PATEL	MR DAXESH T DAVE	KAILASHBEN KANTIBHAI PATEL (KANTIBHAI GOPALBHAI PATEL SINCE DECD. THROUGH HIS LEGAL HEIRS AND REP.),KETANBHAI KANTIBHAI PATEL,PARUL KANTIBHAI PATEL	
47407	FA/1856/2018	18/06/2018	BHARATBHAI PARSHOTAMBHAI GOHEL,	MR SAVAN N PANDYA,NISHIDHKUMAR M PATEL	NIRAVKUMAR JITENDRABHAI JETHVA,SANJAY BABUBHAI SARVAIYA	NOTICE NOT RECD BACK,MR. JAY M THAKKAR
47408	FA/1857/2018	03/07/2018	RUPALBA @ RINKUBA D/O DAVENDRASINH RAMSINH MAHIDA,	MR RAXIT J DHOLAKIA	MANUBHA KHODUBHA ZALA,KAILASHBA W/O MANUBHA KHODUBHA ZALA	MR DJ BHATT
47409	FA/1862/2018	30/11/2018	NADODA NARANBHAI HIRABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,EXECUTIVE ENGINEER, ROAD AND BUIDLING	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47410	FA/1863/2018	30/11/2018	NADODA PUNJIBEN GANESHBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,EXECUTIVE ENGINEER, ROAD AND BUIDLING	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47411	FA/1864/2018	30/11/2018	SHRI RAMCHANDRA TEMPLE THROUGH TRUSTEE TRIKAMBHAI HARKHABHAI CHAVDA,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,EXECUTIVE ENGINEER, ROAD AND BUIDLING	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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47412	FA/1865/2018	30/11/2018	PATEL LAXMANBHAI JEVATBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,EXECUTIVE ENGINEER, ROAD AND BUIDLING	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47413	FA/1866/2018	30/11/2018	BALOCH JAMKHAN MUJATKHAN,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,EXECUTIVE ENGINEER, ROAD AND BUIDLING	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47414	FA/1867/2018	30/11/2018	NADODA VASHRAMBHAI KARSANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,EXECUTIVE ENGINEER, ROAD AND BUIDLING	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47415	FA/1868/2018	03/07/2018	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SMT. AMRUTBEN SURESH KOLI,MINOR JESANG SURESH KOLI,MINOR MANSANG SURESH KOLI M,MINIOR GALALBEN SURESH KOLI,MINOR BHARAT SURESH KOLI,MINOR HITESH SURESH KOLI,NARSINH LAKHA KOLI,RUDIBEN NARSINH KOLI,NANGAR BHIKHAGAR GOSAI,VINOD SUNDERJIBHAI THAKKAR,RAKESH RANCHODBHAI THAKKAR	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR.HIREN M MODI
47416	FA/1870/2018	03/07/2018	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SMT. MANIBEN MOHANBHAI KOLI,NANGAR BHIKHAGAR GOSAI,VINOD SUNDERJIBHAI THAKKAR,RAKESH RANCHHODBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR.HIREN M MODI
47417	FA/1872/2018	11/06/2018	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	DHRUVALBHAI VIKRAMBHAI SHAH,MINOR ASHABEN MANSARAM PRAJAPATI THROUGH HER NITADEVI MANSARAM PRAJAPATI	
47418	FA/1879/2018	18/07/2019	THE NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAIYAD ASHRAFMIYA NATHUMIYA HEIRS AND LEGAL REP. OF DECD. ALTAFHUSEN ASHRAFBHAI SAIYAD,SAIYAD MAHERUNBHAI ASHRAFMIYA,BHIKHUBHAI PARBATBHAI MORI,ARJANBHAI DEVABHAI MORI,TAUFIKBHAI DILVARBHAI BELIM,SHAHIDBHAI DILAVARBHAI BELIM,ICICI LOMBARD GENERAL INSURANCE CO. LTD.	NOTICE SERVED,MR MAKBUL I MANSURI,MR SALIM M SAIYED,MR. RAHUL R DHOLAKIA,MR. MI SAIYED
47419	FA/1882/2018	01/08/2018	RAJESHRI D/O. RATANLAL DHULJIBHAI KOTHARI W/O. ANANTKUMAR MITHALAL KOTADIYA,	MADANSINGH O BAROD,HCLS COMMITTEE	ANANTKUMAR MITHALAL KOTADIYA,	MR. MAHITOSH U SINGH,MR. MH SHEKHAWAT
47420	FA/1883/2018	12/10/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DINESHBHAI HARSHADRAI MAJMUDAR,NIRMALBHAI RANMALBHAI SHARMA,VASANTBHAI MELABHAI JADAV,MANJULABEN VASANTBHAI JADAV,AMITABEN WD/O. DECD. ASHOKBHAI VASANTBHAI JADAV,DHRUTI @ BHOOMI ASHOKBHAI JADAV - HEIR OF DECD. ASHOKBHAI V JADAV,HENI ASHOKBHAI JADAV HEIR OF DECD. ASHOKBHAI VASANTBHAI JADAV	NOTICE SERVED,NOTICE UNSERVED,MR MOHSIN M HAKIM,J F SAIYED
47421	FA/1900/2018	21/06/2018	GAURVI MUKESHBHAI PATEL,	MR. VARUN G RAI	PRAGNESH JAIPRAKASH PAWAR,	
47422	FA/1908/2018	28/06/2018	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	JAYSHRIBA ANIRUDDHSINH JADEJA (L.H. OF DECD. ANIRUDDHSINH SIDUBHA JADEJA (1 TO 3)),RAJGOPALSINH ANIRUDDHUSINH JADEJA,RAMDEVSINH ANIRUDDHSINH JADEJA,DR. MANOJBHAI GORDHANBHAI RADADIA	

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47423	FA/1909/2018	28/06/2018	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	ARUNBHAI PRANLALBHAI TANK,LEGAL HEIRS OF DECD. ANIRUDDHSINH JADEJA JAYSHRIBA ANIRUDDHSINH JADEJA,NATIONAL INSURANCE CO. LTD,DR. MANOJBHAI GORDHANBHAI RADADIA	
47424	FA/1922/2018	02/08/2018	DAMOR KANTABEN WD/O DHIRJIBHAI L.H. OF DECD. DHIRJIBHAI BHANJIBHAI DAMOR,DAMOR KOKILABEN DHIRJIBHAI,DAMOR MAHESHKUMAR DHIRJIBHAI,DAMOR PARESHKUMAR DHIRJIBHAI,DAMOR ASHVINKUMAR DHIRAJIBHAI,DAMOR RAHULKUMAR DHIRJIBHAI,MINOR DAMOR HANSABEN DHIRJIBHAI (DELETED AS PER EX.20)	(CHETANKUMAR K SHAH)	RAMESHBHAI SOMABHAI BARIA (DELETED AS PER ORDER BELOW EX.16),CHATURBHAI BUDARBHAI BARIA,THE NEW INDIA INSURENCE CO. LTD.	NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
47425	FA/1929/2018	20/06/2018	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR SUNIL B PARIKH	RAMESHBHAI BHAGVANBHAI SAPARIYA,PRAVINBHAI PREMJIBHAI VAGHELA,YOGRAJSINMGH JAVUBHA CHUDASAMA,JAYSHREEBEN ARVINDBHAI SOVNI,ROYAL SUNDARAMINSURANCE CO.,JAMIL BRIGHT CAREET	
47426	FA/1932/2018	22/06/2018	NATIONAL INSURANCE CO.,,	MR DAKSHESH MEHTA	SMT. PRAFULLABEN PRAFUL GADA,SHRI RAFIK SULEMAN SUMRA	
47427	FA/1937/2018	19/06/2018	BINDYABA NARENDRASINH VALA,	MR ASHISH M DAGLI	JITENDRASINH RANJITSINH JADEJA,	
47428	FA/1939/2018	03/07/2018	ATUL LIMITED,	NANAVATI ASSOCIATES	NAVDEEP ENVIRO AND TECHNICAL SERVICE PVT. LTD.,AMAL LIMITED	
47429	FA/1940/2018	19/09/2018	LEELABEN WD/O BHIMJIBHAI BAVALIYA L.H. OF DECD. BHIMJIBHAI VITTHALBHAI BAVALIYA,DINESHBHAI BHIMJIBHAI BAVALIYA L.H. OF DECD. BHIMJIBHAI VITTHALBHAI BAVALIYA	MR JM BAROT	SUKHUBHAI MANSANGBHAI,VIKRAMBHAI BHIKHABHAI BAROT,THE ORIENTAL INSURANCE COMPANY LIMITED	,MR RITURAJ M MEENA
47430	FA/1943/2018	30/08/2018	HARDIKBHAI VINODBHAI @ VINUBHAI GOHEL,	MR JM BAROT	GHANSHYAMBHAI D. MORI,AVSAR K. PATEL,THE ORIENTAL INSURANCE COMPANY LIMITED,NARESHBHAI D. YADAV,VINODBHAI @ VINUBHAI S. GOHEL,THE NATIONAL INSURANCE COMPANY LIMITED	,NOTICE NOT RECD BACK,MR VC THOMAS
47431	FA/1945/2018	19/07/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD THROUGH AUTHORIZED SIGNATORY,	(MR MAULIK J SHELAT)	DHARMESHBHAI ARJANBHAI JADAV,LEGAL HEIR OF DECD. VINUBHAI TULSIDAS PARMAR,KASAMBHAI UMARBHAI OTHA,TULSIDAS PREMJIBHAI PARMAR	
47432	FA/1946/2018	11/12/2018	RANJANBEN DEEPAKBHAI PATEL L.H. OF DEEPAKBHAI ODHAVJIBHAI PATEL,BHUPENDRA SAMJIBHAI VAKERIYA	MR NITAL M DHRUVE	PRATAPRAI DAMJIBHAI PATEL,DAHYABHAI LIMBABHAI PATEL,NANJIBHAI VASABHAI PATEL,LEGAL HEIRS OF ODHAVJI LIMBABHAI PATEL,VINODBHAI NARANBHAI PATEL,KISHORBHAI ODHAVJI PATEL,MINABEN KISHORBHAI PATEL,NIRALIBEN JADVJIBHAI KOTADIYA,KUSUMBEN JADAVJIBHAI KOTADIYA,DR. JADAVJIBHAI NANJIBHAI KOTADIYA,CHHAGANLAL KESHAVJI PATEL,KESHAVJI ODHAVJI PATEL	,DS AFF.NOT FILED (N),MR PM LAKHANI,MRS R P LAKHANI
47433	FA/1947/2018	21/06/2018	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	DILIPBHAI ARJANBHAI BHOKIYA,DILIPBHAI KHACHARBHAI JANKANT	
47434	FA/1948/2018	21/06/2018	CHELABHAI GAMABHAI PATEL,	MS.SHIVANI V TRIVEDI	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	
47435	FA/1956/2018	10/07/2018	VISHAL EXPORTS OVERSEAS LIMITED,PRADIP SUBHASHCHANDRA MEHTA,DIPAK SUBHASHCHANDRA MEHTA,SUBHASHCHANDRA CHHAGANLAL MEHTA	MS AMRITA M THAKORE	STATE BANK OF INDIA,ALLAHABAD BANK,ANDHRA BANK,CANARA BANK,CENTRAL BANK OF INDIA,DENA BANK,THE JAMMU AND KASHMIR BANK LTD,INDIAN BANK,INDUSIND BANK LTD,INDIAN OVERSEAS BANK,STATE BANK OF TRAVANCORE,THE SOUTH INDIAN BANK LTD,STATE BANK OF INDORE,VIJAYA BANK,UNITED BANK OF INDIA,UCO BANK,STATE BANK OF BIKANER AND JAIPUR,INDIAN OVERSEAS BANK,UNION BANK OF INDIA,BANK OF INDIA,PUNJAB NATIONAL BANK,HDFC BANK LIMITED,STATE BANK OF HYDERABAD	,NOTICE SERVED BY DS,MR ANIP A GANDHI,MR VIRENDRA M GOHIL,RITESH D PATADIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47436	FA/1958/2018	10/10/2018	BHAGWATIBEN ALIAS BHAGYAWANTIBEN BHAGWANDAS LUHAR,DILIP BHAGWANDAS LUHAR	MR H M SHAH	KISHORBHAI BHAGWANDAS LUHAR,BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED	NOTICE SERVED BY DS,MR VIBHUTI NANAVATI
47437	FA/1959/2018	29/08/2018	MONABEN RIPALBHAI PATEL W/O RIPALKUMAR MAHESHBHAI PATEL,	VICKEY H KORI	STATE OF GUJARAT,RIPALKUMAR MAHESHBHAI PATEL S/O MAHESHBHAI PATEL	GOVERNMENT PLEADER,MR. MH SHEKHAWAT
47438	FA/1960/2018	19/06/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VISHNUBHAI PARSHOTTAMBHAI,	,MR AV PRAJAPATI
47439	FA/1961/2018	19/06/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MALJIBHAI KARSHANBHAI,	,MR AV PRAJAPATI
47440	FA/1962/2018	19/06/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VINODBHAI SATYENDRABHAI,	,MR AV PRAJAPATI
47441	FA/1963/2018	19/06/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR PRAHLADJI TRIKAMJI,	,MR AV PRAJAPATI
47442	FA/1964/2018	19/06/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHALABHAI SHANKERBHAI,	,MR AV PRAJAPATI
47443	FA/1965/2018	19/06/2018	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BALVANTJI TRIKAMJI,	,MR AV PRAJAPATI
47444	FA/1977/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,VINODBHAI HIRABHAI PATEL,ANILBHAI DAHYABHAI PATEL,JAYANTIBHAI KANTIBHAI PATEL,ASHOKBHAI KANITBHAI PATEL,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47445	FA/1978/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,RAVINDRASINH MAHERAMANSINH MAHIDA,RAJUBEN BHIMSINH PARMAR,GAMBHISINH NATVARSINH VAGHELA,MANUBHAI KRISHNABHAI MAHIDA,MANUBHAI AMRASINH PARMAR,RAJEENDRASINH RAMSINH MAHIDA,JASVANTSINH PRITHVIRAJ MAHIDA,HEMUBEN MATHUSINH MAHIDA,KANUBHAI CHANDUBHAI MAHIDA,BHIKHABHAI CHANDUBHAI MAHIDA,KANUBHAI SHIVSINH VAGHELA,JAYANTIBHAI KANTIBHAI PATEL,MAHIPAT BAVAJIKESHRISINH MAHIDA,BALVANT PRATAPSINH MAHIDA,DASHRATHSINH MAHIDA,VIKARAM HARSINH MAHIDA,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47446	FA/1979/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,TUSHAR VITHALBHAI PATEL,VITHALBHAI CHATURBHAI PATEL,SHIVABHAI JENABHAI THAKOR,CHAGANBHAI SOMABHAI THAKOR,CHANDRAKANT VITHALBHAI PATEL,CHANDRAKANT VITHALBHAI PATEL,HARSHAIBHAI VITHALBHAI PATEL,KAUSHIK BHAILALBHAI PATEL,CHIMANBHAI PARSOTTAMBHAI PATEL,JAYANTIBHAI ISHWARBHAI PATEL,BHAIKHABHAI SHANKARBHAI THAKOR,ALPESH BHAGUBHAI PATEL,RAMANBHAI ISHWARBHAI PATEL,BHIKHABHAI SHANAKARBHAI THAKOR,PARSOTTAMBHAI AASHABHAI THAKOR,CHIMANBHAI PARSOTTAM PATEL,GAJRABEN PRAVIN RAYSANG,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47447	FA/1980/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,MANSANG UDESANG RATHOD,BHILALBHAI PARBATBHAI GOHEL,NATUBHAI SAMATBHAI BIN BECHARBHAI GOHEL,MAHIPATSINH CHANDRASINH UMEDABHAI GOHEL,BALVANTBHAI MADHAVBHAI GOHEL,ALLARAKHA GALABSANG RATHOD,SAHIDKHAN CHANDRASANG RATHOD,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR SAURABH G AMIN
47448	FA/1981/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,MOHAMMADMIYA SADRUMIYA KAJI,NABIMIYA NAZIMIYA KAJI,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47449	FA/1982/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,DHULABHAI NANABHAI VANKAR,RAMABHAI HATHIBHAI PADHIYAR,NATUBHAI NANABHAI PADHIYAR,CHAMPABEN RAVJIBHAI PADHIYAR,BHAGVANBHAI SOTHABHAI PADHIYAR,BHANUPRASAD MANILAL PANDYA,RATANSINH SAMANTSINH PADHIYAR,GANPATBHAI BABARBHAI PADHIYAR,PRABHATBHAI MANGALBHAI PADHIYAR,MAGANBHAI MANGALBHAI PADHIYAR,HIMMATBHAI M CHAUHAN,MATHURBHAI B PADHIYAR,AMARSANG M PADHIYAR,KHUMANSANG M PADHIYAR,KHUMANSANG B PADHIYAR,CHIMANBHAI S PADHIYAR,GOKALBHAI Z PADHIYAR,RAMANBHAI M PADHIYAR,NANDABEN B PADHIYAR,RAMANBHAI C PADHIYAR,UDESANG K PADHIYAR,MOHANBHAI P PADHIYAR,SOMABHAI K PADHIYAR,RAYSANG M PADHIYAR,MOHANBHAI P PADHIYAR,KHUMANBHAI P PADHIYAR,MOHANBHAI D PADHIYAR,MAHESHBHAI U PADHIYAR,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47450	FA/1983/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,BHAGVANBHAI VAGHJIBHAI PARMAR,PRATAPBHAI HEMABHAI SOLANKI,CHANDRAKANT PUNAMBHAI PARMAR,DAHYABHAI SHANABHAI,HARISHBHAI RAMABHAI PARMAR,VITTHAL NARANGIRI GOSWAMI,BABUBHAI BHAVABHAI PARMAR,JASHBHAI SOMABHAI BHOI,KHODABHAI RAMABHAI PARMAR,MANUBHAI DAHYABHAI PATEL,NATUBHAI HARMANBHAI PATEL,MANU ARVINDBHAI DAHYABHAI PATEL,KANUBHAI SOMABHAI PARMAR,RAMABHAI MULJIBHAI PATEL,RAYSANG KUBERBHAI PARMAR,MELA CHUNIBHAI PARMAR,PARSOTTAM DAHYABHAI SOLANKI,JAGDISH MANIBHAI PATEL,JAGDISH BABUBHAI PATEL,SHANTABEN KANTIBHAI PATEL,RATILAL RAMABHAI PATEL,AASHABHAI MULJIBHAI PARMAR,PIKEN ISHWARBHAI PATEL,DIPESH JETHABHAI PATEL,BHIKHABHAI TRIKAMBHAI ROHIT,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR SAURABH G AMIN

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47451	FA/1984/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,HATIBHAI KHUSHALBHAI PATEL,MAGANBHAI MOTIBHAI PATEL,VINUBHAI GIRDHARBHAI PATEL,KIRITIBHAI DHANJIBHAI PATEL,UDESINH GIRDHARBHAI SOLANKI,DINESHBHAI AMBALAL PATEL,ASHOKBHAI SOMABHAI PATEL,PURSOTTAM MADHUBHAI PATEL'S POA SNEHLATA P. PATEL,JASHBHAI GOKALBHAI PATEL,ARBINDBHAI HARMANBHAI PATEL,BHANUBHAI AMBALAL PATEL,PRAVINBHAI JAYANTIBHAI PATEL'S POA JAYANTI G. PATEL,BHANUPRASAD JETHABHAI PATEL,MAHENDRABHAI JETHABHAI PATEL'S POA KIAMINI M. PATEL,CHANDUBHAI CHATRUBHAI PATEL,JITENDRA RAMA PATEL'S POA SHASHIKANT V. PATEL,SHARDABEN KANUBHAI PATEL,MEGHVA SWAMINARAYAN MANDIR'S POA CHANDUBHAI C.,RAMESHBHAI C. PATEL,PARSOTTAM SOMABHAI PATEL,RASIKBHAI SHIVABHAI PATEL,SURAJBEN BHAILALBHAI DESAIBHAI PATEL,HANSABEN RAMESHBHAI PATEL,MAGANBHAI SHIVABHAI PATEL,MANJULABEN JETHABHAI PATEL,RAMESHBHAI MAGANBHAI PATEL,KHODABHAI MOTIBHAI SOLANKI,NARESHCHANDRA SOMABHAI PATEL,SHANTABEN GORDHANBHAI PATEL,SHIVABHAI RANCHHODBHAI PATEL,CHANCHALBEN SOMABHAI AMBALAL PATEL,NANDKISHOR K. SHAH,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR SAURABH G AMIN
47452	FA/1985/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,JISAHEB BAPUSAHEB RATHOD,PYARA SAHEB HARISING RATHOD,FATESINGH HIMATSINGH RATHOD,AMARSANG RAYSANG RATHOD,MADINABEN UDESANG JIVABHAI RATHOD,IQBAL MANSANG RATHOD,TEJSANG TAKHATSANG RATHOD,PYARA SAHEB MADHAVNG RATHOD,BISMILLAKHAN FATESANG BIN BAPUBHAI RATHOD,SIKANDAR HIMATSANG RATHOD,KABHAI AMBALAL SOLANKI,AMARSANG DHULABHAI RATHOD,GHANSHYAM GIRVAT PARMAR,GHANSHYAM GIRVAT PARMAR,RANGITBHAI BHAILALBHAI RATHOD,BHAILALBHAI PARBAT GOHEL,CHATRASAN JITSANG,KATI RAYSANG GOHEL,LAXMAN PRABHAT GOHEL,KANUBHAI JALAM GOHEL,AHMADSANG UDESANG,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR SAURABH G AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47453	FA/1986/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,HASUMATI KANTIBHAI PATEL,RAMANBHAI BABARBHAI PATEL,KANUBHAI AMBALAL PATEL'S POA DEVENDRA JASHBHAI,MANUBHAI MAHIJIBHAI PATEL,NAYANBHAI DAHYABHAI PATEL,HASMUKH JASHBHAI PATEL,JAGDISH MANIBHAI PATEL,PRABHUDAR NARSINHBHAI PATEL'S POA JIDNESH SURYAKANT,KAMLESH CHANDUBHAI PATEL'S POA BHARAT KANUBHAI PATEL,DEVENDRA JASHBHAI PATEL,DAHYABHAI KHUSHALBHAI PATEL,SARITA RASIK PATEL'S POA HITESH RAMJI PATEL,RAMBHAI FULA PATEL'S POA DINESH AMBALAL,RAVJIBHAI MALIBHAI PATEL,RAMAN MANIBHAI RAVAL,BHAILALBHAI KHUSHALBHAI PATEL,MADHUSUDAN BHIKHUBHAI PANDYA,MAHENDRABHAI DAHYABHAI PATEL,CHANDRAKANT DAHYABHAI PATEL,BABUBHAI MOTIBHAI PARMAR,NIRANJANBHAI RMANBHAI PATEL,CHANDUBHAI SOMABHAI PATEL'S POA JAIMIN RANCHHOD,MAGAN RAMDAS PAEL'S POA HINESH SHANABHAI,UMANG JAYANTKUMAR INAMDAR,JAYANTI PURSHOTTAM PATEL,RAVJIBHAI GALABHAI PATEL,RAJESH RANCHHODBHAI PATEL,DIPAK RAMANBHAI PATEL,MOHANBHAI BHIKHABHAI RAVAL,MAHENDRABHAI MANGALBHAI PATEL,JANAK SHANKARKUMAR PANDYA,JAYANTIBHAI DAHYABHAI PATEL,MANJULABEN HASMUKH PATEL'S POA RAVAJI AMBALAL,SUSHILABEN MAGANBHAI PATEL'S POA HIESH RAVJI,RAMESH AMBALAL PATEL,BHARATBHAI CHHOTABHAI PATEL,BHUPENDRA MAGANBHAI PATEL,RAMJIBHAI AMBALAL PATEL,PRAHLADBHAI MANGALBHAI PATEL,VIJAY BHAILALBHAI PATEL,REVABEN BHAILABHAI PATEL,DIENSHBHAI AMBALAL PATEL,PANKAJBHAI MANIBHA PATEL,BHUPENDRA NATHABHAI PATEL,JAYANTIBHAI AASHABHAI PATEL,MANUBHAI BABUBHAI MALEK,SURYAKANT PARSOTTAM PATEL,KANTIBHAI SHANABHAI PATEL,BIPIN AMBALAL PATEL,CHANDUBHAI AMBALAL PATEL,BHAILALBHAI DESAIBHAI PATEL,SANJAYKUMAR ARVINDBHAI PATEL,AMBALAL AASHABHAI PATEL'S DEVENDRA JASHBHAI,TEJAR NIRANJAN PATEL'S POA DIPAK RAMANBHAI PATEL,CHANDRAKANT PARSOTTAM PATEL'S POA BHUPENDRA BHAILAL,RAKESH AMBALAL PATEL'S POA RAMESH RANCHHOD,HASMUKH RAVJIBHAI PATEL,CHANDRAKANT BHAILALBHAI PATEL,MOHANBHAI MAGANBHAI PARMAR,SARLABEN NATUBHAI PATEL,KAILASBEN UMEDBHAI PATEL,CHANDRAKANT CHIMANBHAI PATEL,JAYESH BHANUBHAI PATEL'S DINESH AMBALAL,KANUBHAI UMEDBHAI'S POA PRABHU UMEDBHAI PATEL,RAMJIBHAI MANIBHAI PATEL,CHIMANBHAI DHULABHAI PATEL'S RAMESH RANCHHOD,MAHENDRABHAI BHAILALBHAI,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR SAURABH G AMIN

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47454	FA/1987/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,PRABHUDAS UMEDBHAI PATEL,JAGDISHBHAI CHHOTABHAI PATEL,CHATURBHAI RANCHHODBHAI'S POA YATIN CHATURBHAI,BHUPENDRABHAI JETHABHAI PATEL,RAMSANG'S AO MADHAV CHATURBHAI PARMAR,KALU MOTIBHAI PARMAR,KALU PUJABHAI PARMAR,RAMAN BHAGAT PARMAR,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47455	FA/1988/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,MANJULABEN GOVINDBHAI PATEL,JAGDISHBHAI DAHYABHAI PATEL,VASUDEV HARIBHAI PATEL,MUKESHBHAI VITTHALBHAI PATEL,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47456	FA/1989/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,RAMESHBHAI RAMABHAI PATEL,ATUL RAMESH PATEL'S POA MILAN BANUBHAI PATEL,ASMITA KIRIT PATEL'S POA RAMAN ISHWAR PATEL,BABUBHAI GEMABHAI PARMAR,JAYANTIBHAI RAMANBHAI TRIVEDI,SUDHIRKUMAR HIRALAL TRIVEDI,REMESHBHAI AASHABHAI PATEL'S POA NILESH KANTIBHAI PATEL,BHAGVAN MATHUR PARMAR,MOHANBHAI BAJIBHAI PARMAR,ASHWIN JASHBHAI PATEL,MAGAN CHATUR PARMAR,SANJAY KIRANBHAI PATEL,PRANAVBHAI PRAVINBHAI PATEL,RAYSANG PUNAMBHAI PARMAR,PARSOTTAM BUDHABHAI PATEL,DEVSHANKAR MOHANLAL TRIVEDI'S AP PANKARBHAI,PRABHATBHAI SHIVABHAI PARMAR,SHAMBHU MAGANBHAI PATEL,MANUBHAI RAVJIBHAI PATEL,BINABEN CHUNIBHAI PATEL'S ASHOKBHAI KHODABHAI PATEL,MANUBHAI CHHAGANBHAI PATEL'S POA DALSHESH PATEL,HEMIL KRISHNABHAI PATEL,CHANDRAKANT BHAILALBHAI PATEL,AMIT HARSHBHAI PANDYA,LILAVATI UMIYA SHANKAR KOTADIYA,SOMABHAI NANABHAI PARMAR,PRAKASH SHANKARLAL TRIVEDI,CHANDUBHAI CHHABABHAI PARMAR,FATESANG MOHANBHAI PARMAR,CHETNABEN HARSHADBHAI PATEL,PRAKASHCHANDRA GANAPATRAM DAVE,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47457	FA/1990/2018	06/07/2018	MANSEE INTERNATIONAL THROUGH ITS PROPRIETOR SMT. BHAVNABEN RITESHBHAI MORJARIA,	MS SEJAL V SUTARIA	RADHE METAL PARTNERSHIP FIRM ITS PARTNER NILESHBHAI GOBARBHAI GAJERA,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47458	FA/1991/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,KIRITBHAI HARMANBHAI PATEL,RAJNIKANT HARMANBHAI PATEL,SUNILBHAI DAHYABHAI PATEL,MUKESH PUNJABHAI PATEL,PUNAMBHAI DAHYABHAI PATEL,LALITABEN NA. KU. MU. JATIN KANTIBHAI PATEL,SHANTABEN BABUBHAI PATEL,GIRISHBHAI BAVAJABHAI PATEL,MAGANBHAI FULABHAI SOLANKI,VIDYABEN NA. KU. MU. AMBALAL GANGARAM PATEL,KANTIBHAI BABUBHAI PATEL,MELABHAI JIVABHAI SOLANKI,KALIDAS FAKIRBHAI SOLANKI,KANAKBHAI MANGALBHAI PATEL,PRATAPSINH BHARATSANG RANA,GIRISHBHAI NA. KU. MU. RAMBHAI ISHWARBHAI PATEL,MADHABHAI SHIVABHAI PATEL,VIJAYBHAI RAMESHBHAI PATEL,PUNAMBHAI HARMANBHAI PATEL,MANSANG MOTAJI RANA,VIDULBHAI KHODABHAI PATEL,JAYANTIBHAI KANTIBHAI PATEL,ASHOKBHAI JASHBHAI PATEL,PUNJABHAI SHANABHAI SOLANKI,RENUKABEN BHARATBHAI PATEL,MAFATBHAI FULABHAI SOLANKI,GAJRABEN KHODABHAI SOLANKI,AMBALAL MOTIBHAI PATEL,SAVITABEN RAMABHAI SOLANKI,SHANABHAI MATHURBHAI SOLANKI,SHANABHAI MATHURBHAI SOLANKI,BHARATBHAI HARMANBHAI PATEL,KUMUDBEN NA KU. MU. ASHOKBHAI PATEL,AMBALAL SHANABHAI SOLANKI,MAHENDRABHAI PUNJABHAI PATEL,BABUBHAI HARMANBHAI SOLANKI,HASMUKHBHAI BHAILALBHAI PATEL,RAMESHBHAI KALIDAS PATEL,RASIKBHAI KALIDAS PATEL,PARSOTTAMBHAI MAGANBHAI PATEL,ARVINDBHAI BAVAJIBHAI PATEL,JASHBHAI BAPUBHAI PATEL,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR SAURABH G AMIN
47459	FA/1992/2018	12/12/2018	MINOR HARSHADBHAI JESINGBHAI GOHIL THROUGH GUARDIAN AND NEXT FRIEND JESINGBHAI MOTIBHAI GOHIL,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	JAYANTIBHAI ARUNBHAI VADAND,IFFCO-TOKIO GENERAL INSURANCE COMPANY LTD	NOTICE SERVED
47460	FA/1993/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,RAMANBHAI LAKHABHAI SIDHA,GANPATBHAI MAHIJIBHAI,RAMANBHAI AMBALAL PATEL,LILABEN BHUPATBHAI RAULJI,JAGDISHBHAI CHHOTABHAI PATEL,JASHWANTSINH PARBATSINH PARMAR,MANUBHAI PARSOTTAMBHAI HARIJAN,ARJUNBHAI BALUBHAI GOHEL,RANJANBEN ABHESANG PARMAR,PRAKASH RAVJIBHAI PATEL,PRAVINBHAI MOHANBHAI GOHEL,PRAKASH KANEYALAL SHAH,DIPSINGH UDESINGH RAULJI,PRAVINBHAI SHIVABHAI VANKAR,BHIKHABHAI VERIBHAI PATEL,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47461	FA/1995/2018	19/06/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	AASHIYANA WD/O ALIHUSEN PANDHARA HEIRS OF LATE ALIHUSEN NADIBAX PANDHARA,ALSHINA ALIHUSEN PINDHARA,ALTEJ ALIHUSEN PINDHARA,AAFIYANA ALIHUSEN PINDHARA,NADIBAX HUSENBHAI PINDHARA,ZENABBEN NADIBAX PINDHARA,MURTUJA ABBASBHAI SHEKH,SUNILKUMAR BHURAMALBHAI VERMA	

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47462	FA/1996/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,NATUBHAI MAGANBHAI PARMAR,RASIKBHAI MAHIJIBHAI PATEL,SULEMAN GAFARBHAI VHORA,CHIMANBHAI'S POA BHIPINBHAI M. PATEL,HARIBHAI UDESINGH RANA,MAYUR CHANDRAKANT PATEL,BHANUBHAI MELABHAI PARMAR,CHATRASANGH ADESANG RANA,AIYUBGANI ABDULBHAI VHORA,RAFIKBHAI RAHEMANBHAI VHORA,AMIDKHAN RAYSING RATHOD,IBRAHIM PARBATSANG RATHOD,BHARATSANG JIVABHAI RATHOD,DILUBHAI BALABSANG RATHOD,GOVINDBHAI SHAH'S A/O NASARUDDIN SISODIAY,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47463	FA/1997/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,BHAGUBHAI BABUBHAI BARIYA,GHANSHYAMBHAI MANIBHAI PATEL,GOTABHAI MANGALBHAI PARMAR,KANTIBHAI CHUNIBHAI'S POA BHAIN KANTIBAHI,RAMANBHAI SHANKARBHAI VALAND,GOPALJI MAHARAJ'S AO GANPATPRASAD GOMTIDAS,BHAGUBHAI DAHYABHAI BIN KANTIBHAI BAREIYA,RAJESH BUPENDRABHAI PATEL,FATA GUGABHAI BAREIYA'S AO AMARSANG FATABHAI,CHANDUBHAI CHATURBHAI BAREIYA,MAFATBHAI MANGALBHAI BAREIYA,BIMSANG DALABHAI BAREIYA,CHHOTABHAI MANGALBHAI BAREIYA,SHANBHAI MANGALBHAI BAREIYA,BHIKHABHAI CHATURBHAI BAREIYA,MANIBHAI LALLUBHAI PATEL,RAMAN CHHOTABHAI BIN AITA BAREIYA,KANBHAI SHAKRA BAREIYA,SURESHBHAI KABHEBHAI BAREIYA,KIRITBHAI JASHBHAI PATEL,TRIKAMBHAI VALJIBHAI VANKAR,DAHYABHAI VALJIBHAI VANKAR,SILVESTER VALJIBHAI MEKWAN,KANTIBHAI RAVJIBHAI BAREIYA,RASIKBHAI RAVJIBHAI BAREIYA,JIGNESH KANTIBHAI PATEL'S POA PARULBEN,GORDHANBHAI MANGALBHAI BAREIYA,DAHYABHAI AITABHAI BAREIYA,CHUNIBHAI SHANABHAI BAREIYA,CHANDRAKANT BABUBHAI PATEL,GIRISHBHAI PRATAPBHAI PARMAR,ARUNBHAI RAMANBHAI PATEL,PRAFULBHAI DAHYABHAI PATEL,DHARMISHTHABEN MANIBHAI PATEL,ARUNBHAI RAVJIBHAI PATEL,VIJAYKUMAR AMBALAL PATEL,MANIBHAI GOPALBHAI MAKWANA,PIYUSHBHAI DAUDBHAI MAKWANA,NIRUBEN KIRITBHAI PATEL,HARSHADBHAI CHHOTABHAI PATEL,BHUPENDRABHAI MULJIBHAI PATEL,VINUBHAI RAMANBHAI,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN

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47464	FA/1998/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,UMEDBHAI SOMABHAI PATEL,CHHOTABHAI UMEDBHAI PATEL,KHODABHAI VAGHJIBHAI MAHIDA,MAHENDRA CHAGAN PATEL,MELSANG AMARSANG MAHIDA,NANJIBHAI JENABHAI THAKOR,BALSANG AMARSANG MAHIDA,RAJNIKANT MARGHABHAI PATEL,JAYANTIBHAI HARMANBHAI PATEL,KASHIBEN HIRABHAI PATEL,BHIKHABHAI BECHARBHAI PATEL,KANAKABHAI KHODABHAI PATEL,GOPAL SOMABHAI PATEL'S POA HETALBEN,RAJNIKANT RAVJIBHAI PATEL,ARVINDBHAI AASHABHAI SOLANKI,KIRAN RAMESHBHAI PATEL,MANUBHAI BHAGABHAI THAKOR,MELA JENA THAKOR,HASENDRA DAHYABHAI PATEL,PARSOTTAM GIRDHAR PATEL,JAYANTIBHAI KHODABHAI PATEL,MAHESH KHODABHAI PATEL'S POA KIRAN,CHANDRAKANT RAVJIBHAI PATEL,SAKINA BUDDIN MAHIDA,PRATAPSANG JITSANG MAHIDA,MANIBHAI SHANABHAI PATEL,BHAILALBHAI CHATURBHAI PATEL,ISHWARBHAI SHANABHAI THAKOR,JASHBHAI SHANABHAI THAKOR,JASHBHAI MAHIJIBHAI THAKOR,KAMALABEN SOMABHAI PATEL,MANIBHAI GANDABHAI THAKOR,VISHNUBHAI SOMABHAI PATEL,RAMANBHAI GIRDHARBHAI PATEL,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47465	FA/1999/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,SHAILESHBHAI UMEDBHAI PATEL,DHANBA KESARSING RATHOD,NAVINCHANDRA CHANDUBHAI PATEL,CHANDUBHAI RANCHHODBHAI PATEL,PRAFUL ISHWARBHAI PATEL'S POA JAGDISH DAHYABHAI,CHANDRASANG BAPUSAHEB RATHOD,MOHAMMAD UDESIGN RATHOD,GABHABHAI BHAYJIBHAI SOLANKI,PASABHAI BHIKHABHAI THAKOR,IBRAHIM GEMALSANG RANA,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN

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47466	FA/2000/2018	02/07/2018	WESTERN DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,	MS ARCHANA U AMIN	ORIGINAL CLAIMANTS,RAMESHBHAI DAHYABHAI PATEL,HATIBHAI SHIVABHAI PATEL,PRAVINBHAI MOTIBHAI PATEL'S POA SHADIP,HARSHADBHAI MOHANBHAI VYAS,RAMESHBHAI MAHIJIBHAI BIN RANCHHODBHAI PATEL,RAVJIBHAI RANCHHODBHAI PATEL,RANCHHODBHAI DEVAJIBHAI VALAND,MELABHAI BHAGVANBHAI BHOI,SURYAKANT MAGANBHAI PATEL,KALIDAS SHIVABHAI PATEL,AMBALAL CHATURBHAI PATEL,VIMALABEN JASHBHAI PATEL,TUSHARBHAI NATUBHAI PATEL,JAYESHBHAI HARMANBHAI PATEL,VIJAY CHHOTABHAI PATEL,VIKRAM CHIMANBHAI VYAS,RAMANBHAI BHIKHABHAI SOLANKI,RAMANBHAI DESAIBHAI PATEL,AMIT KANUBHAI BHAT,PRAFULBHAI DHANJIBHAI PATEL,NATWAR ISHWAR PATEL'S POA ASHWIN BHAILAL PATEL,CHANDRIKABEN HARMANBHAI PATEL,JAGDISHBHAI SHIVABHAI PATEL,BHUPENDRA CHHOTABHAI'S POA PUNIT RATILAL BHAT,HITESHBHAI HARMANBHAI PATEL,JAYESHBHAI BHIKHABHAI PATEL,KALPESH VITTHALBHAI PATEL,RAVJIBHAI RANCHHODBHAI PATEL,PRAVINBHAI CHHOTABHAI BIN HATIBHAI PATEL,PARSOTTAM HATIBHAI PATEL,DHARMENDRABHAI BAVAJIBHAI PATEL,RAJNIKANT CHHOTABHAI PATEL,HARSHADBHAI BHIKHABHAI PATEL,VITTHALBHAI RAMABHAI BIN SOMABHAI PATEL,LAXMANBHAI SHANABHAI BHOI,VANKAR,ARUNABEN BHASKARBHAI PATEL,SANJAY MANU PATEL'S POA RAJNIKANT MAGAN PATEL,KANTIBHAI KHODABHAI PATEL,ASHWINBHAI BHAILALBHAI PATEL,RAJENDRABHAI MAGANBHAI PATEL,KHODABHAI BHIKHABHAI BHOI,MAHESHBHAI RATIBHAI PATEL,JASHBHAI BHIKHABHAI PATEL,COMPETENT AUTHORITY AND DY COLLECTOR ANAND,STATE OF GUJARAT,HON'BLE ARBITRATOR AND FISHERIES COMMISSIONER	,MR GHANSHYAM AMIN,MR SAURABH G AMIN
47467	FA/2006/2018	02/07/2018	NATIONAL INSURANCE COMPANY LTD.,	MR VC THOMAS	AMBABEN AMARSING PATEL,KANTABEN AMARSING PATEL,MINOR JOSHNABEN AMARSING PATEL,MINOR MITALBEN AMARSING PATEL,BAPUBHAI SONABHAI PATEL,RATNIBEN BAPUBHAI PATEL,AADAMBHAI SULEMANBHAI PADYA,HANIFBHAI HUSENBHAI PATHAN	,MR MOHSIN M HAKIM
47468	FA/2032/2018	24/09/2019	GOPIBEN NILESHKUMAR PATEL (LEGAL HEIR OF NILESHKUMAR SHANTILAL PATEL),ANKITA NILESHKUMAR PATEL,MINOR TIRTH NILESHKUMAR PATEL,SHANTILAL PARSHOTTAMDAS PATEL,LILAVATIBEN SHANTILAL PATEL	MR.HIREN M MODI	AMIDHAR KISHORBHAI TAILOR,KISHORBHAI RAMANBHAI PATEL,THE NATIONAL INSURANCE COMPANY LTD.,	NOTICE SERVED,MR VC THOMAS
47469	FA/2034/2018	24/09/2018	UNION OF INDIA,	MS ARCHANA U AMIN	BHARATIBEN RAVINDRABHAI KANSARA,JETAL RAVINDRABHAI KANSARA,DEVAL RAVINDRABHAI KANSARA,ANAL RAVINDRABHAI KANSARA	MR UM SHASTRI
47470	FA/2039/2018	20/07/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED, SURENDRANAGAR,	MR VIBHUTI NANAVATI	DIPSANGBHAI KARSHANBHAI,BADHABHAI TAPUBHAI,INDRABA BAVUBHA (EXPIRED DURING PENDENCY OF THE CLAIM PETITION DELETED NO NOTICE IS REQUIRED),MAYABA BHUPENDRASINH HEIRS AND DEPENDENTS OF DECD. BHUPENDRASINH BAVUBHA,AJAYSINH @ AJAYRAJSINH BHUPENDRASINH HEIRS AND DEPENDENTS OF DECD. BHUPENDRASINH BAVUBHA,KULDIPSINH BHUPENDRASINH HEIRS AND DEPENDENTS OF DECD. BHUPENDRASINH BAVUBHA	,RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47471	FA/2045/2018	24/10/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR HARDIK P MEHTA	LEGAL HEIRS OF DECD. DAHYALAL SHIVRAM PATEL,RAMILABEN DAHYALAL PATEL,KIRITKUMAR DAHYALAL PATEL,VAIBHAVIBEN DAHYALAL PATEL,DHIRENKUMAR DAHYALAL PATEL,ABDULSALAM RASHIDKHAN CHHOTEKHAN	,NOTICE UNSERVED,MR VIRAL J DAVE
47472	FA/2049/2018	04/10/2018	MODI JAGDISHKUMAR CHIMANLAL,	MR JM BAROT	RAKESHKUMAR V. PATEL,ROYAL SUNDARA ALIANCE QINSURANCE COMPANY LTD,GAYATRI CONSTRUCTION COMPANY,NEW INDIA INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR VIBHUTI NANAVATI
47473	FA/2051/2018	02/08/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR	HEMLATTABEN LALJIBHAI PATEL HEIRS OF DECD. LALJIBHAI BALDEVBHAI PATEL,MINOR JAYMIN LALJIBHAI PATEL,MINOR MAYURIBEN LALJIBHAI PATEL,BALDEVBHAI AMBARAMDAS PATEL,KANTABEN BALDEVBHAI PATEL,HARIOMSINH BRIJMOHANSINH CHAUHAN,BABULAL H. SHARMA	,NOTICE SERVED,(MR MAHENDRA K PATEL),MR MAKBUL I MANSURI
47474	FA/2052/2018	23/08/2018	ALPESH DILIPBHAI KHAVDU,	MR SHAKEEL A QURESHI	BHAVESHBHAI KANTILAL PARMAR,NEW INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR PALAK H THAKKAR
47475	FA/2054/2018	09/07/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	HEMLATABEN B BHATT,DHRUVAL TUKESHBHAI BHATT,TEJAS TUKESHBHAI BHATT,VAMANBHAI AMARSHIBHAI RATHOD,BHAVNAGAR MAHA NAGARPALIKA THROUGH THE COMMISSIONER	,NISARG H VYAS
47476	FA/2059/2018	25/07/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	KANAIYALAL GAGUMAL SADHVANI,CHANDUBHAI GAGUMAL SADHVANI,GODAVRIBEN @ BAHVNABEN MANOHARBHAI CHANDNANI,PRAVINSINH K. ZALA,D.G.P. & I.G.P. GS	,MR.HIREN M MODI
47477	FA/2061/2018	17/09/2018	DAHIBEN WD/O LALJIBHAI MANGALBHAI CHAUHAN L.H. OF DECD. LALJIBHAI MANGALBHAI CHAUHAN,AMITBHAI LALJIBHAI CHAUHAN,MINOR PRITIBEN LALJIBHAI CHAUHAN,MANGUBEN MANGALBHAI CHAUHAN	MR.HIREN M MODI	GANDABHAI KANABHAI VADA,NEW INDIA INSURANCE CO. LTD.,SATISHKUMAR RAMANBHAI DAHIYA,JASVANTBHAI DAHYABHAI CHAUHAN	NOTICE SERVED,MR AJAY R MEHTA
47478	FA/2062/2018	24/08/2018	RANJIT SITARAM KOLI,	MR VILAV K BHATIA	MANAGER, GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT
47479	FA/2063/2018	05/09/2018	KAMUBEN WD/O MANUJI THAKOR,SANJAY MANUJI THAKOR,BHAVNA MANUJI THAKOR,BALUBEN BHIKHAJI THAKOR	MR VILAV K BHATIA	JADAV KRISNAKUMAR KHODAJI,IFFCO TOKIO GENERAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,MR KRUNAL R SAKSENA
47480	FA/2064/2018	04/09/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	CHATURBHAI DEVJIBHAI,ASHWINBHAI DEVJIBHAI,DUDHIBEN DEVJIBHAI (EXPIRED ON 03/01/2014),ELIYASBHAI SUBHANBHAI,RAMNIKLAL AMICHAND SHAH	,MR. HEMAL SHAH
47481	FA/2068/2018	06/09/2018	NAZIRSHA SHABBIRSHA SAI (FAKIR),	MR NIRAV K PADHIYAR	RABARI ABUBHAI KARAMSHIBHAI (DELETED),ABDULGANI MUSABHAI MEMON,NEW INDIA INSURANCE CO. LTD.,INURSHA GAFURSHA SAI,ORIENTAL INSURANCE CO. LTD.	,NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT)
47482	FA/2069/2018	26/09/2020	MAHENDRA GOVIND VANKAR,	MR. HEMAL SHAH	SHRI MEGHJI MUJI BHUDIA,KISHOR NANJI PINDORIA,NEW INDIA ASSURANCE CO. LTD.,KANTILAL SAMAT VANKAR	RULE SERVED,MR YOGI K GADHIA
47483	FA/2071/2018	05/12/2018	SHRI JASHA ALIAS SAMJI VASAN AYER,	MR. HEMAL SHAH	SHRI SHAMJI ALA AYER,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR SANDIP C SHAH
47484	FA/2072/2018	23/08/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MANJULABEN NAVNEETBHAI PARMAR,SHARDABEN ADESHIBHAI PARMAR,HARAJI MEGHAJI RABARI,VIPULBHAI HASMUKHBHAI SHAH	NOTICE SERVED,NOTICE UNSERVED,DHARAMVEERSINH J SOLANKI,MS. JINAL D SOLANKI

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47485	FA/2076/2018	30/08/2019	IMTIYAZMIYA AKBARMIYA MALEK,	MR SHUSHIL R SHUKLA	SABBIRBHAI U VORA,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,PINALKUMAR BHUPENDRABHAI PATEL (DRIVER),NATIONAL INSURANCE COMPANY LTD.	,MR RATHIN P RAVAL,MR VC THOMAS,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
47486	FA/2078/2018	21/08/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	CHAUHAN KOKILABEN BALVANTSINH,ALANJIT JAYANANDBHAI CHRISTIAN,ZALA MAHESHBHAI JUVANBHAI	NOTICE SERVED,HCLS COMMITTEE,MR HARDIK D MUCHHALA
47487	FA/2081/2018	16/07/2018	BHARTI AXA GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	AMIT JAYANTILAL GAJJAR,JAYANTIBHAI HARJIVANBHAI GAJJAR,INDRABA BHIKHUBHA,DEVENDRASINH BHIKHUBHA,KRIPALSINH BHIKHUBHA	
47488	FA/2083/2018	11/07/2018	ASHOKBHAI POPATBHAI RAJ,	MR SHUSHIL R SHUKLA	BIRENKUMAR BIPINKUMAR PATEL,JASHBHAI MOTIBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.,SANJAYKUMAR RAMABHAI PATEL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	,MR SUNIL B PARIKH
47489	FA/2084/2018	20/06/2018	SHANTILAL AMBALAL,	MR MM SAIYED	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT / SARDAR SAROVAR NIGHAM LTD,EXECUTIVE ENGINEER	
47490	FA/2086/2018	14/08/2018	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHUPENDRABHAI PUJABHAI PARMAR,BANSARIBEN BHUPENDRABHAI PARMAR,PARTHBHAI BHUPENDRABHAI PARMAR,DEVENDRABHAI MAGUBHAI SONI,MANUBHAI S. SONI	NOTICE SERVED,NOTICE UNSERVED,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
47491	FA/2087/2018	31/07/2018	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	VIHOL BALBHADRASINH SURENDRASINH,RATHOD VIRUSINH RAJUSINH	,MR AV PRAJAPATI
47492	FA/2090/2018	24/07/2018	NATIONAL INSURANCE COMPANY LTD.,	MR R G DWIVEDI	SAVITABEN JAYANTIBHAI PATEL,RAJESHBHAI MAGANBHAI MACHHI,KASHMIRABEN JITENDRABHAI DAVE	
47493	FA/2095/2018	08/10/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	DILIPBHAI VALLABHBHAI PRAJAPATI,MAJROLA MOTORS,RAMESHBHAI VITHHALBHAI PRAJAPATI L.H. OF DECD. CHIRAG RAMESHBHAI PRAJAPATI,SUMITRABEN RAMESHBHAI PRAJAPATI,SHILPABEN RAMESHBHAI PRAJAPATI	NOTICE SERVED,NOTICE UNSERVED,MR MOHSIN M HAKIM
47494	FA/2098/2018	03/07/2019	HARVIJAYSINH DILUBHA GOHIL,	KAASH K THAKKAR	BHAVESHBHAI KANAIYALAL TRIVEDI,YOGESHBHAI GOVINDBHAI SANGA,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD,RAKESHBHAI AMBALAL KESHARA	NOTICE SERVED,MR DAKSHESH MEHTA
47495	FA/2100/2018	08/08/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED, BHARUCH,	MR VIBHUTI NANAVATI	RAJNIKANT SHANKARBHAI PATEL,RAJNIKANT SHANTILAL PATEL,MEENAXIBEN WIDOW OF VIRENDRASINH LADMANSINH	,MR MOHSIN M HAKIM
47496	FA/2101/2018	18/09/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED, BHARUCH,	MR VIBHUTI NANAVATI	RAJNIKANT SHANKARBHAI PATEL,RAJNIKANT SHANTILAL PATEL,MANHARSINH MANSINH RAJ	
47497	FA/2103/2018	12/07/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	SAMIMBANU SHAUKATHUSSAIN KHOKHAR,MINOR ATIKAHEMAD SHAUKATHUSSAIN KHOKHAR,MANUBHAI R SUTHAR	
47498	FA/2104/2018	08/10/2018	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	NILESHKUMAR MOHANBHAI PARMAR,VIKABHAI LAXMANBHAI CHAUDHARY,JILUJI KESHUJI CHAVDA	RULE SERVED
47499	FA/2105/2018	14/08/2018	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	PRAKASHSINH PRAHALADSINH CHAVDA,RAKSHAKUVARBA PRAKASHSINH CHAVDA,SAURABHKUMAR PRAKASHSINH CHAVDA,HASMUKHBHAINARENDRABHAI VYAS,JAYANTILAL VADILAL AND COMPANY,DIPAKSINH PRAHALADSINH CHAVDA	,MR. YOGENDRA THAKORE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47500	FA/2108/2018	15/10/2018	THE NEW INDIA ASSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	DEEPAK PRANLAL CHAUHAN,	MR.HIREN M MODI
47501	FA/2109/2018	20/08/2018	THE UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR	RAJUBHAI RAMABHAI AGHARA,DILIPBHAI MAFABHAI @ KHANABHAI,VALJIBHAI CHHANABHAI CHAVDA	,NOTICE SERVED
47502	FA/2112/2018	27/06/2018	THE NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	PUJABHAI KHUMANBHAI PARMAR,VIJAY BAHADUR VISHVANATH PAL,KULDIPSINH AJITSINH SINDH,ASHIFBHAI USMANBHAI VORA	
47503	FA/2117/2018	25/06/2018	DECD. RAMJIBHAI MANEKBHAI DESAI LL.H. SAMARBEN ALIAS AMARBEN WD/O RAMJIBHAI MANEKBHAI DESAI,	MS TRUSHA K PATEL	PRABHATJI BHULAJI THAKOR,HIRABEN D/O BHULAJI SOMAJI,PALIBEN D/O BHULAJI SOMAJI,GAGJIBHAI G. SUTARIYA,MADHUBHAI GOVINDBHAI DAVRAYA,PRAHALADJI KARSHANJI THAKOR,SOMAJI PRABHATJI THAKOR,RANCHHODJI GALAJI,ISHWARJI GALAJI,MANUBHAI AMBALAL THAKOR,RAJENDRASINH HARDEVSINH JADEJA,GANGADASBHAI MAVJIBHAI PATEL	,(MR PRABHAV A MEHTA)
47504	FA/2118/2018	25/09/2018	SATISHSINGH BINDESHWARSINGH,	MR. HEMAL SHAH	DILIPKUMAR SURYANARAYAN SINGH,PRADIPKUMAR MOHANLAL THAKKAR,THE NEW INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
47505	FA/2119/2018	20/08/2018	LIMBACHIYA VASANTBHAI KHEMCHANDBHAI,LIMBACHIYA SHUSHILABEN KHEMCHANDBHAI,LIMBACHIYA INDUBEN KHEMCHANDBHAI,LIMBACHIYA LILABEN KHEMCHANDBHAI,LIMBACHIYA USHABEN KHEMCHANDBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	,DS AFF.NOT FILED (R)
47506	FA/2120/2018	10/09/2018	KANKUBEN VIRJIBHAI HEIRS AND LEGAL REPRESENTATIVES OF DECD. VIRABHAI @ VIRJIBHAI GANDABHAI,BABUBHAI VIRJIBHAI,NARESHBHAI VIRJIBHAI	MS AMRITA AJMERA	DIRECTOR, MS. EAGLE CORPORATION PVT. LTD.,MERUBHAI RANABHAI RABARI C/O DIRECTOR MS. EAGLE CORPORATION PVT. LTD,NEW INDIA ASSURANCE CO. LTD.,MOTIBEN GANDABHAI	NOTICE NOT RECD BACK,MR YOGI K GADHIA
47507	FA/2123/2018	13/08/2018	RAJPUT CHHAGUJI MODAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
47508	FA/2133/2018	11/09/2018	LAVAR TARABEN PREMJIBHAI WD/O DECD. LAVAR PREMJIBHAI MAGANBHAI,LAVAR KAILASHBEN MANUBHAI DECEASED LAVAR MANUBHAI MAGANBHAI,LAVAR JAGRUTIBEN MANUBHAI,LAVAR NITESHBHAI MANUBHAI,LAVAR SEJALBEN MANUBHAI,LAVAR ANJANABEN MANUBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47509	FA/2134/2018	11/09/2018	PATEL PARSHOTTAMBHAI GOPALBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
47510	FA/2143/2018	09/07/2018	MINIBEN ALIAS MANJUBEN WIFE OF AALABHAI VAJSIBHAI JOGAL AND DAUGHTER OF NATHABHAI HARDASBHAI KARMUR,	MR TANMAY B KARIA,MS ANSHU A SHARMA	AALABHAI VAJSIBHAI JOGAL,	
47511	FA/2144/2018	11/09/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	CHANDRAKANT DHANJIBHAI JOSHI,MANORAMABEN CHANDRAKANT JOSHI,SHWETA CHANDRAKANT JOSHI,HEIRS OF THE DECEASED MILANBHAI DRIVER/OWNER ARVINDBHAI MANEKLAL RAVAL, KAILASBEN ARVINDBHAI RAVAL	MR RAXIT J DHOLAKIA,MR.HIREN M MODI
47512	FA/2147/2018	31/07/2018	NAVNEETKUMAR NATUBHAI PARMAR,	MR YATIN SONI	KRISHNA NAVNEETKUMAR PARMAR,KHUSHBOO NAVNEET KUMAR PARMAR	
47513	FA/2152/2018	02/07/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHARAT AMBALAL MODI,DECEASED JAYSUKH PITAMBARBHAI PATTANI,NATIONAL INSURANCE CO LTD,MOHANBHAI DAMJIBHAI NAMERA	
47514	FA/2155/2018	19/07/2018	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RAMESHBHAI SAVJIBHAI KOTADIYA THROUGH REPRESENTATIVE RAJESHBHAI BHANBHAI KHAAK DHAR,SATISHBHAI DHIRUBHAI SELADIYA	
47515	FA/2157/2018	06/08/2018	M/S SHRI JAGDISH FARSAN MART (MANUFACTURER,JAGDISHBHAI RAMJIBHAI PRAJAPATI,MITHALAL RAMJIBHAI PRAJAPATI	MR AS ASTHAVADI	ADJUDICATING OFFICER AND RESIDENT ADDITIONAL COLLECTOR,C N PARMAR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47516	FA/2158/2018	14/12/2018	ISHWARBHAI SHAMJIBHAI KOJANI,	MR. VISHAL P THAKKER	BUDHABHAI L JETHVA,KARSHANBHAI N CHUDASAMA	NOTICE SERVED
47517	FA/2159/2018	28/08/2018	MANGUBEN VIRCHANDBHAI PATNI,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA THROUGH GENERAL MANAGER WESTERN RAILWAY,	MS ARCHANA U AMIN
47518	FA/2166/2018	19/07/2018	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	RESHMABEN JAYANTIBHAI PATEL,MINOR HEMIN JAYANTIBHAI PATEL,MINOR VANSH JAYANTIBHAI PATEL	
47519	FA/2167/2018	01/08/2018	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MAMTABEN PRATAPBHAI KHUMAN,MINOR ADITYA PRATAPBHAI KHUMAN,MIONR MEGHNABEN PRATAPBHAI KHUMAN,DADUBHAI MALUBHAI KHUMAN,LILABEN DADUBHAI KHUMAN	MR R.K.MANSURI
47520	FA/2168/2018	19/07/2018	RELIANCE GENERAL INSURANCE. CO. LTD.,	MR RATHIN P RAVAL	MUMTAZBEN RASIDBHAI ALIAS AHMED RASID DESAI,ZAIDBHAI RASHIDBHAI ALIAS AHMAD RASID DESAI,ZAHIDBHAI RASHIDBHAI ALIAS AHMAD RASID DESAI,MINOR JUNEDBHAI RASID ALIAS AHMAD RASID DESAI,MAHAMADBHAI MUSABHAI DESAI,AYSHABEN MOHMADBHAI DESAI,RAJKUMAR BHAGWATIKUMAR ALIAS BHAGWANPRASAD GUPTA	
47521	FA/2173/2018	02/07/2018	THE NEW INDIA INSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANJIBHAI RAMJIBHAI SUTARIA,MANSUKHBHAI L. BARAIA,MAHEMUDBHAI I. SORATHIA	
47522	FA/2174/2018	08/12/2018	THE FUTURE GENERAL INDIA INSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAGARBHAI NANJIBHAI DORIYA,KASAMBHAI ALARAKHABHAI BUKERA, C/O JUSABBHAI HAJIBHAI BUKERA	NOTICE SERVED,NISHIT A BHALODI
47523	FA/2182/2018	01/08/2018	VIPULBHAI BHUPENDRABHAI SATHWARA,	MR. SABIR B SAIYYAD	MADANLAL HARIRAMJI TANWAR,M/S. SIDHESHWARI ENTERPIZE PRIVATE LTD.,NEW INDIA INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR SANDIP C SHAH
47524	FA/2191/2018	03/10/2019	SAMEEP CHANDRESH THAKKAR THROUGH HIS P.O.A. DARSHAK H. KANERIA,	MR RIDDHESH TRIVEDI	ADITI D/O CHETANBHAI SHAH W/O SAMEEP THAKKAR,	MR MANOJ N POPAT
47525	FA/2195/2018	31/07/2018	SONALBEN W/O SANJAYBHAI AND D/O KANUBHAI CHHOTABHAI PATEL,	,YASHODHARA M PANDYA	SANJAYBHAI VITTHALBHAI PATEL,	MR SHAILESH C SHARMA
47526	FA/2196/2018	29/03/2019	KAMAL MOHANLAL KHOKHANI,AKSHAT KAMALBHAI KHOKHANI,REKHABEN KAMALBHAI KHOKHANI,AIM EXPOSITIONS PRIVATE LIMITED THROUGH ITS DIRECTOR AKSHAT KAMAL KHOKHANI,AAKAR INDO MEDIA PRIVATE LIMITED THROUGH ITS DIRECTOR AKSHAT KAMAL KHOKHANI	MR PR ABICHANDANI	CAPITAL FIRST LIMITED,DHARMESH NANAVATI (deleted)	DELETED,MR PM DAVE
47527	FA/2198/2018	03/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	FARIDABEN FARUQBHAI,SIRAJ BABUBHAI DAL,JANAKSINH GHANSHYAMSINH JADEJA	
47528	FA/2199/2018	03/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	FARIDABEN FARUQBHAI JUNEJA (L.H. OF DECD. FARUQBHAI ABUBHAI JUNEJA),MUNIR FARUQBHAI,TASLIM FARUQBHAI,AARYAN FARUQBHAI,KHATIJA ABUBHAI,ABUBHAI IBRAHIMBHAI,SIRAJ BABUBHAI DALU,JANAKSINH GHANSHYAMBHAI JADEJA	
47529	FA/2200/2018	04/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	MINOR DANISH SALIMBHAI (L.H. OF DECD. NAJIRABEN SALIMBHAI),MINOR SIMRAN SALIMBHAI,ABDREMAN IBRAHIM,SIRAJ BABUBHAI DAL,JANAKSINH GHANSHYAMSINH JADEJA	
47530	FA/2201/2018	03/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	MINOR DANISH SALIMBHAI (L.H. OF DECD. SALIMBHAI ABDREMANBHAI),MINOR SIMRAN SALIMBHAI,ABDREMANBHAI IBRAHIMBHAI,HAJRABEN ABDREMANBHAI,SIRAJ BABUBHAI DAL,JANAKSINH GHANSHYAMBHAI JADEJA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47531	FA/2202/2018	07/08/2018	ASHABEN MANOJKUMAR PATEL (CHAUDHARY),SIDDHI MANOJKUMAR PATEL (CHAUDHARY),AARAV MANOJKUMAR PATEL (CHAUDHARY),BHIKHABHAI BECHARBHAI PATEL (CHAUDHARY)	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	MS ARCHANA U AMIN
47532	FA/2203/2018	02/07/2018	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES	SHRI SARDAR PATEL SEVA SAMAJ THROUGH ITS MANAGER ARVINDBHAI S. PATEL,	MR NILESH A PANDYA
47533	FA/2204/2018	13/08/2018	PRAVINBHAI ISHWARBHAI VAGHELA,	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
47534	FA/2213/2018	08/10/2018	SAKADBHAI BHURABHAI RAVAD,	MR.KARANSINH SOLANKI	SOMABHA FULABHAI VASAVA (DELETED DUE TO DEATH),SHANTABEN SOMABHAI VASAVA (DELETED DUE TO DEATH),RAJUBHAI SOMABHAI VASAVA	NOTICE NOT RECD BACK,HCLS COMMITTEE,D H BHARWAD
47535	FA/2215/2018	05/10/2018	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	ABDULBHAI MOHMEDIDRISH SHAIKH,AHMEDABAD MUNICIPAL TRASPORT SERVICE	(MR PARESH M DARJI),MS. VRUNDA C SHAH
47536	FA/2217/2018	28/09/2018	VIMLABEN VINODCHANDRA MODI,	KAASH K THAKKAR	RABARI CHINUBHAI AMRABHAI,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
47537	FA/2223/2018	29/10/2018	KISHANBHAI UMAKANT PATANI,	HARSH M KHEMKA	GEETABEN KISHANBHAI PATNI,	SANJAYKUMAR N PATANI,NIDHI K TRIVEDI
47538	FA/2224/2018	14/08/2018	KIRTANBHAI RAYSINGBHAI SANGADIYA,	(CHETANKUMAR K SHAH)	JITENDRAKUMAR RAMESHBHAI RATHOD,PRATAPBHAI NATHABHAI BHURIYA,SHRIRAM GENERAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
47539	FA/2229/2018	26/08/2019	RAMESHBHAI CHHOTALAL CHUDASMA,	MR TEJAS D SHUKLA	ARIHANT ASSOCIATE,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	(MR MAULIK J SHELAT), (AMBIKA A SHARMA),MR BRIJESH K RAMANUJ
47540	FA/2234/2018	17/07/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	VILASHBEN PRAVINSINH JADAV,JAYPAL PRAVINSINH JADAV,PRATIK PRAVINSINH JADAV,NARPATSINH KISHORESINH JADAV,VINUBEN NARPATBHAI JADAV,MAHESHBHAI PRAVINBHAI JOTANGIA,THE RELIANCE GENERAL INSURANCE COMPANY LIMITED	,MAITRI P PATEL
47541	FA/2235/2018	04/07/2018	NATIONAL INSURANCE CO. LTD,	MR. ALKESH N SHAH	MANISHABEN SUNILBHAI DESAI,MINOR DARSH SUNILBHAI DESAI,JAYENDRABHAI DHIRUBHAI DESAI,SAVITRIBEN JAYENDRABHAI DESAI,HARESHBHAI DALPATBHAI VASAVA,NETRAG VIBHAG DUDH UTPADAK SAHKARI MANDALI LTD	,MR.HIREN M MODI
47542	FA/2237/2018	11/09/2018	SUMANBEN WD/O LALABHAI (BALUBHAI) SHAMALBHAI,MINOR TUSHARBHAI LALABHAI (BALUBHAI),MINOR ARUNBHAI LALABHAI (BALUBHAI),SHAMALBHAI DHULABHAI VASAVA,SHANTABEN SHAMALBHAI VASAVA	MR MOHSIN M HAKIM	ARVINDBHAI DHULABHAI PARMAR,MUKESHBHAI M. PATEL,AIYUBBHAI YAKUBHAI PATEL,RELIANCE GENERAL INSURANCE COMPANY LTD	,MR P P KASVALA,MR RATHIN P RAVAL
47543	FA/2238/2018	01/03/2019	ARPITABEN ARVINDBHAI SHRIMALI,	MR SS ACHARYA	RASHMIKANT NATAVARLAL PURANI,	MR.SANAT B PANDYA
47544	FA/2239/2018	04/07/2018	RELIANCE GENERAL INSURANCE CO. LTD,	MR VIBHUTI NANAVATI	PIYUSHBHAI BALVANTRAI MODI,ANAND SHYAMKUMAR AGRAWAL,ORIENTAL INSURANCE CO LTD,ANKITABEN ANAND AGRAWAL	,MR MOHSIN M HAKIM
47545	FA/2240/2018	18/07/2018	KISHAN NARENDRASINH SOLANKI,	MR. HEMAL SHAH	SATTARBHAI K. MANSURI,THE UNITED INDIA INSURANCE COMPANY LIMITED.,NARENDRASINH K. SOLANKI,THE UNITED INDIA INSURANCE COMPANY LIMITED.	,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47546	FA/2246/2018	26/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KUNAL BHARATBHAI SHAH,KHANT KAMLESH BADARJI,GUNVANT HARGOVINDDAS THAKKAR,ORIENTAL INSURANCE CO. LTD.,PARVEZ AHMED TAUFIKBHAI,YAKUBBHAI ABDULBHAI UMATIYA	,NOTICE UNSERVED,DELETED,MR PUNIT B JUNEJA,MR TANMAY B KARIA
47547	FA/2248/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	RAMESHBHAI NATVARLAL MEHTA,KOMAL RAMESHBHAI MEHTA,BIRAVA RAMESHBHAI MEHTA,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47548	FA/2249/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	JIGNESH YOGESHKUMAR PARIKH,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47549	FA/2250/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	ASHTHABEN JIGNESHBHAI PARIKHA,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47550	FA/2251/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	HARDIKBHAI YOGESHKUMAR PARIKH,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47551	FA/2252/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	POOJABEN HARDIKBHAI PARIKH,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47552	FA/2253/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	HARESHBHAI HIMATLAL SHAH,MAYURBHAI HIMATLAL SHAH,MAYANKBHAI HIMATLAL SHAH,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47553	FA/2254/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	USHABEN DHIRENRAKUMAR PATEL,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47554	FA/2255/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	DHARMIT DIPAKBHAI SANGHVI,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47555	FA/2256/2018	25/10/2018	UNITED INDIA INSURANCE COMPANY LTD THROUGH AUTHORISED SIGNATORY,	(MR MAULIK J SHELAT)	HARSHABEN DIPAKBHAI SANGHVI,LIMBABHAI KANJIBHAI DESAI,SPI CONTAINER PVT LTD	,MR.HIREN M MODI
47556	FA/2258/2018	29/08/2018	SHITALBEN D/O MANUELBHAI SOLANKI W/O KAMLESHBHAI PRAVINBHAI CHAVDA,	(MR NIKHIL S KARIEL)	KAMLESHBHAI PRAVINBHAI CHAVDA,	D H BHARWAD
47557	FA/2259/2018	28/09/2018	RITABEN W/O SNEHALKUMAR LAXMICHANDDAS MODI,	KAASH K THAKKAR	RABARI CHINUBHAI AMRABHAI,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,(MR MAULIK J SHELAT)
47558	FA/2263/2018	05/07/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	HARISHBHAI VALJIBHAI LIMBASIYS,RAMESHBHAI CHUNIBHAI NIMAVAT	
47559	FA/2266/2018	05/07/2018	HIRENKUMAR VANRAJBHAI DATANIA,	MR. MAHITOSH U SINGH,NAYANKUMAR M NIMBARK	VAISHAKHI D/O MANHARBHAI MAGANBHAI TALPADA,	MR RAXIT J DHOLAKIA,MR M M TALPADA
47560	FA/2267/2018	23/07/2018	GANPATSINH PRABHATSINH VASAVA,KATHABWN GANPATSINH VASAVA,SANTOSHKUMAR GANPATSINH VASAVA,MAIYTAZKUMAR GANPATSINH VASAVA	MR MOHSIN M HAKIM	RAMLINGA REDDY THIRUPATI REDDY,NUKARAJU VENKATA SUBRAMANYAM N RADHA KRISHNAIAH,NEW INDIA INSURANCE COMPANY LTD,SANTOSHKUMAR GANPATSINH VASAVA	,MR SUNIL B PARIKH
47561	FA/2268/2018	23/07/2018	RAMESHBHAI SAMABHAI VASAVA,ARUNABEN RAMESHBHAI VASAVA,SHRAVANKUMAR RAMESHBHAI VASAVA,PRADEEPKUMAR RAMESHBHAI VASAVA,SAMABHAI HADIYABHAI VASAVA	MR MOHSIN M HAKIM	RAMLINGA REDDY THIRUPATI REDDY,NUKARAJU VENKATA SUBRAMANYAM N RADHA KRISHNAIAH,NEW INDIA INSURANCE COMPANY LTD,SANTOSHKUMAR GANPATSINH VASAVA	,MR SUNIL B PARIKH
47562	FA/2278/2018	03/10/2018	PANCHABHAI PUNABHAI KACHADIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47563	FA/2279/2018	04/07/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	DEVIBEN HARJIBHAI SOLANKI,BHUPATBHAI PUNABHAI KAMALIYA	
47564	FA/2280/2018	04/07/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR GC MAZMUDAR,MR HG MAZMUDAR	NIMUBEN BHARATBHAI BARAD,BHUPATBHAI PUNABHAI KAMALIYA	
47565	FA/2283/2018	09/07/2018	PANKAJKUMAR HARISHCHANDRA PARANTE,	MR YOGESH G KANADE	SUBODHARA @ ANJALIGAURI SHANKARLAL RATHOD,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47566	FA/2284/2018	09/10/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	JASHODABEN PRAVINBHAI MAKWANA,VIPULKUMAR PRAVINBHAI MAKWANA,MINOR UMESHKUMAR PRAVINBHAI MAKWANA,MINOR MAYANKKUMAR PRAVINBHAI MAKWANA,RAMIBEN MITHABHAI MAKWANA (DELETED),PATELIYA SHAILESH PARSHOTTAMBHAI,KIRANSINH LAXMANSINH PAGI,DEVSINGBHAI VAJABHAI BHARVAD,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	,NOTICE NOT RECD BACK,MR NILESH A PANDYA,MS.NIDHI P BAROT
47567	FA/2289/2018	07/10/2019	SURESHBHAI MANJIBHAI SOLANKI,NAINABEN SURESHBHAI SOLANKI	,MR.HIREN M MODI	DHARMENDRASINH LALSING JADAV,M/S. MINAXI HANDLING AGENCY,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
47568	FA/2294/2018	23/08/2018	JASHBIRSINH RAGHUNANDANSINH RAJPUT,GUDDISINH JASHBIRSINH RAJPUT,PRIYANKABEN JASHBIRSINH RAJPUT,SADHNABEN JASHBIRSINH RAJPUT	MAITRI P PATEL	KIRITBHAI LAXMANBHAI CHAVDA (DRIVER OF MAX VEHICLE),MUKESHBHAI RAMJIBHAI BHARVAD,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR VIBHUTI NANAVATI,MR APURVA R KAPADIA
47569	FA/2296/2018	06/09/2018	RANJITSINH @ GOPALBHAI MOHANBHAI BARIA (KOLI),	MR VA MANSURI	PATELIYA GOVINDBHAI PRATAPBHAI,RELIANCE GENERAL INSURANCE COMPANY LTD	,MR RATHIN P RAVAL
47570	FA/2300/2018	03/10/2018	KANUBHAI VALLABHBHAI KACHADIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47571	FA/2301/2018	03/10/2018	RASILABEN ARVINDBHAI KACHADIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47572	FA/2302/2018	03/10/2018	POPATBHAI PREMJIBHAI GAJERA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47573	FA/2303/2018	03/10/2018	LILABEN VELJIBHAI ANSODARIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47574	FA/2304/2018	03/10/2018	VELJIBHAI RAMBHAI ANSODARIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47575	FA/2305/2018	03/10/2018	KANUBHAI BHIKHABHAI KACHADIA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47576	FA/2306/2018	03/10/2018	RAMESHBHAI POPATBHAI PANELIYA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47577	FA/2307/2018	04/10/2018	ICICI LOMBARD GENERAL INSURANCE CO.LTD,	MR SUNIL B PARIKH	PRAVINKUMAR GAJSINH DAMOR,RAKESHKUMAR GAJSINH DAMOR,MAHENDRAKUMAR GAJSINH DAMOR,NARENDRAKUMAR GAJSINH DAMOR,GAJSINH VICHIYABHAI DAMOR,BHANUBHAI VICHIYABHAI DAMOR	RULE SERVED, (CHETANKUMAR K SHAH)
47578	FA/2309/2018	08/01/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR NILESH A PANDYA	JYOTIBEN RAJESHBHAI KANJIYA W/O DECEASED RAJESHBHAI HARAKHJIBHAI @ HARKHABHAI KANJIYA,SHRI MAHESHWAR PUJARI,WORKMEN COMPENSATION COMMISSIONER	RULE SERVED
47579	FA/2311/2018	09/07/2018	SUNITA ALIAS SUMITA PREMJI CHAVDA,	MR VISHAL C MEHTA	SHRI RAMA JETHA RABARI,THE NEW INDIA ASSURANCE CO. LTD.	MR SANDIP C SHAH,BHARAT S BHADKA
47580	FA/2314/2018	09/07/2018	SHAMBHUBHAI BABABHAI VAGHRI,	MR MOHSIN M HAKIM	SHANKARJI KALUJI THAKOR,MAHEBOOB HUSAIN CHHOTENAGOR SAIYED,NEW INDIA INSURANCE COMPANY LTD	,(MR MAULIK J SHELAT),MR DHAVAL N VAKIL

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47581	FA/2315/2018	11/07/2018	AANJUM YUSUFBHAI MANSURI,	MR. BHARGAV K MEHTA	NASIR GANIBHAI MANSURI,DILAVARBHAI IBRAHIMBHAI MANSURI,RELIANCE GENERAL INSURANCE COMPANY LTD,JIGNESHBHAI BALVANTBHAI PATEL,CHOLAMANDALAM GENERAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI,MR RATHIN P RAVAL
47582	FA/2316/2018	11/10/2018	BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	YASMINBANU IMTIAZ BHALAVAT - DELETED,MINOR AYAAN IMTIAZ BHALAVAR,RAYSINH JEETSINH BHALAVAT,SABERABEN RAYSINH BHALAVAT,CHIRAG BACHUBHAI PARMAR,RAJKUMAR BABUBHAI PARMAR,ANVARBHAI SIKANDARBHAI BHALAVAT,SIKANDAR JIBAWA BHALAVAT,NEW INDIA INSURANCE COMPANY LTD	,NOTICE NOT RECD BACK,HCLS COMMITTEE,MR SAURABH M PATEL
47583	FA/2338/2018	24/07/2018	PRATAPSING RUPSINH BAROT,	MR.HIREN M MODI	ASHUTOSHKUMAR SINGH,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,SHRIRAM GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI,MS VIDHI J BHATT
47584	FA/2341/2018	27/07/2018	NARENDRASINH KUBERSINH SOLANKI,	MR. HEMAL SHAH	SATTARBHAI K. MANSURI,THE UNITED INDIA INSURANCE COMPANY LIMITED.,NARENDRASINH K. SOLANKI,THE UNITED INDIA INSURANCE COMPANY LTD.	,MR VIBHUTI NANAVATI
47585	FA/2342/2018	18/07/2018	JOHRABEGUM D/O. VAJIRMOHAMMAD SHAIKH,MOHAMADOWAIS MAHAMMAD AKRAM SHAIKH	MR VAIBHAV N SHETH	SHRI. T.S. ROADWAYS PRIVATE LIMITED,THE NEW INDIA ASSURANCE CO. LTD.,RAJUBHAI DHULABHAI THORI,THE NEW INDIA ASSURANCE CO. LTD.	,MR YOGI K GADHIA
47586	FA/2346/2018	10/07/2018	KISHORSINH GANGARAMSINH HAJURI,	,MR R G DWIVEDI	MAHMADBHAI USUFBHAI PATEL (MUSLIM),KISHORBHAI HIMMATBHAI RANA,THE NEW INDIA ASSURANCE CO. LTD.	,(MR RM PARMAR),(MR MAULIK J SHELAT)
47587	FA/2348/2018	17/07/2018	CHINTANKUMAR PRAVINBHAI GOHEL,	MR VIRENDRA BAHETI	HARSHABEN D/O MANSUKHBHAI GOHEL W/O, CHINTANKUMAR PRAVINBHAI GOHEL,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI
47588	FA/2352/2018	11/09/2018	NARESH MADHAVLAL YADAV,	MR.DARSHAN A. DAVE,AJAYPRATAP R CHAUHAN	CHANDABEN NARESH YADAV,	VIKAS V NAIR,C J GOGDA
47589	FA/2353/2018	18/07/2018	NATIONAL INSURANCE COMPANYU LIMITED,	MR VIBHUTI NANAVATI	VINODKUMAR JETHALAL PATEL,BHARATBHAI PRAHLADBHAI PATEL,RAMKRISHNA TUKARAM PAVANIKAR,JAYSHREEBEN RAMKRISHNA PAVANIKAR	,MR AMIT C NANAVATI
47590	FA/2354/2018	20/02/2019	HIRABHAI VECHATBHAI,	MR VIJAY N RAVAL	THE DEPUTY COLLECTOR,DEPUTY EXECUTIVE/EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER
47591	FA/2355/2018	20/02/2019	AARATBHAI SOHAMBHAI BARIYA,	MR VIJAY N RAVAL	THE DEPUTY COLLECTOR,DEPUTY EXECUTIVE/EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER
47592	FA/2356/2018	20/02/2019	BHAMARSINH RAMJIBHAI BARIYA,CHANDRASINH RAMJIBHAI BARIYA	MR VIJAY N RAVAL	THE DEPUTY COLLECTOR,DEPUTY EXECUTIVE/EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER
47593	FA/2357/2018	20/02/2019	VIRABHAI BIJALBHAI,DARIYABEN WD/O DHIRABHAI,CHATERIBEN MANGALBHAI,SURESHBHAI VAJESINH	MR VIJAY N RAVAL	THE DEPUTY COLLECTOR,DEPUTY EXECUTIVE/EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER
47594	FA/2363/2018	02/08/2018	PROPRIETOR OF TECHNO BRAIN ENGINEERS PRAGNESH PADMAKANT TEWAR,	MR PARTHIV A BHATT	M/S. STANDARD BELEX INDIA PVT. LTD.,	,MR. PARTH H BHATT,DHARA P BHATT
47595	FA/2364/2018	23/07/2018	THE NATIONAL INSURANCE COMPANY LTD.,	MS LILU K BHAYA	HEMLATABEN W/O. HASMUKHBHAI LALCHANDBHAI KALAL,BHAVYABEN HASMUKHLAL KALAL,MINOR HARSHKUMAR HASMUKHLAL KALAL,SURESHKUMAR HIRALAL KALAL,RAJNIKANT DEVILAL KALAL	,MR MOHSIN M HAKIM
47596	FA/2365/2018	30/07/2018	SANOTSHKUMAR GANPATSINH VASAVA,	MR MOHSIN M HAKIM	RAMLINGA REDDY THIRUPATI REDDY,NUKARAJU VENKATA SUBRAMANYAM N RADHA KRISHNAIAH,NEW INDIA INSURANCE COMPANY LTD	,MR SUNIL B PARIKH

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47597	FA/2368/2018	03/08/2018	SMT. RAJENDRAKAUR MAHENDRASINH GUGNANI WD/O LATE SHRI MAHENDRASINH GUGNANI,KUMARI GURPRITKAUR MAHENDRASINH GUGNANI D/O LATE SHRI MAHENDRASINH GUGNANI,CHARANPRITKAUR MAHENDRASINH GUGNANI D/O LATE SHRI MAHENDRASINH GUGNANI	MR. HEMAL SHAH	SHRI HAJI HASAN JETHDA,SHRI HAJI ADAM ABHA BAYAD,THE NEW INDIA INSURANCE CO. LTD.	,MR GC MAZMUDAR
47598	FA/2372/2018	12/07/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED THRU MANAGER,	MR SANDIP C SHAH	LAXMIBEN ALIAS LAKSHIBEN LAXMANBHAI MUHUNDKAR,RAJESH GULABBHAI GHODIYA PATEL	
47599	FA/2373/2018	28/02/2020	UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	IDRISHBHAI GANIBHAI MEMON,KALPESH C. DESAI,NATIONAL INSURANCE CO. LTD.,AYUBKHAN AALAMKHAN MALEK,MUSTUFA I. MEMAN	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,(MR MAULIK J SHELAT)
47600	FA/2376/2018	26/11/2018	LEGAL HEIRS OF DECEASED BHIMJIBHAI DEVRAJBHAI THUMAR,SHANTABEN BHIMJIBHAI THUMAR,HIMMAT BHIMJIBHAI THUMAR,VIMALBEN BHIMJIBHAI THUMAR,RAMESHBHAI BHIMJIBHAI THUMAR,DHIRUBHAI BHIMJIBHAI THUMAR,SAVITABEN BHIMJIBHAI THUMAR,SURESHBHAI BHIMJIBHAI THUMAR,ASHOKBHAI BHIMJIBHAI THUMAR	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE SERVED
47601	FA/2377/2018	26/11/2018	LEGAL HEIRS OF DECEASED BHIMJIBHAI DEVRAJBHAI THUMAR,SHANTABEN BHIMJIBHAI THUMAR,HIMMAT BHIMJIBHAI THUMAR,VIMALBEN BHIMJIBHAI THUMAR,RAMESHBHAI BHIMJIBHAI THUMAR,DHIRUBHAI BHIMJIBHAI THUMAR,SAVITABEN BHIMJIBHAI THUMAR,SURESHBHAI BHIMJIBHAI THUMAR,ASHOKBHAI BHIMJIBHAI THUMAR	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,NOTICE SERVED
47602	FA/2381/2018	26/11/2018	LEGAL HEIRS OF DECEASED JIVRAJBHAI BHIMJIBHAI RANVA,MANJULABEN JIVRABHAI RANVA,PARVATIBEN JIVRAJBHAI RANVA,KANTABEN JIVRAJBHAI RANVA,SHARDABEN JIVRAJBHAI RANVA,ASHOKBHAI JIVRAJBHAI RANVA,KISHORBHAI JIVRAJBHAI RANVA,ANSUYABEN JIVRAJBHAI RANVA	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,NOTICE SERVED
47603	FA/2382/2018	26/11/2018	BHIKHABHAI NANJIBHAI RANVA,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED
47604	FA/2383/2018	26/11/2018	LEGAL HEIRS OF VALLABHBHAI RANABHAI PATEL,DIWALIBEN VALLABHBHAI,KANUBHAI VALLABHBHAI,POPATBHAI VALLABHBHAI,BALUBHAI VALLABHBHAI,SAVJIBHAI VALLABHBHAI,VIJUBEN VALLABHBHAI,BHAGWANBHAI VALLABHBHAI	VIVAN T SHAH,UTSAV P PARIKH	DY. COLLECTOR,EXECUTIVE ENGINEER	,NOTICE NOT RECD BACK
47605	FA/2384/2018	26/09/2018	SIRINBEN WD/O MUSABHAI ISMAIL PATEL,MAHEJABIN MUSABHAI PATEL,MOHSINA MUSABHAI PATEL,MINOR MAHEFUJA MUSABHAI PATEL,MINOR MUSTAKIM MUSABHAI PATEL	NISHIT A BHALODI	MUBARAK ABDULLAH MUSA,AIYUB MUSA I PATEL,UNITED INDIA INSURANCE CO LTD	NOTICE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
47606	FA/2388/2018	03/07/2019	SAKIRHUSAIN MAHEMMADDHUSAIN SHAIKH,	MR. HEMAL SHAH	MAHAMMAD ALI GULAMHUSAIN SAIYED,BUHANUDDIN FIDAHUSAIN VORA,THE ORIENTAL INSRUANCE COMPANY LTD,AKBARBHAI MAJIDBHAI BATAKAWALA	,MR PALAK H THAKKAR,MR H M SHAH,MR KUNAL S SHAH
47607	FA/2392/2018	11/07/2018	BHARATSINH RATANSINH RAJPUT,	MR. YOGENDRA THAKORE	DESAI JIBHAI ARJANBHAI,RABARI LILABHAI BHURABHAI,NATIONAL INSURANCE COMPANY LTD.	,MR SUNIL B PARIKH
47608	FA/2394/2018	26/11/2018	LEGAL HEIRS OF DECEASED HIMMATBHAI SHAMJIN PATEL,PATEL KANTABEN,PATEL CHANDRIKABEN,PATEL RAMESH,PATEL MAHESH	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED
47609	FA/2395/2018	26/11/2018	PATEL MANIBEN NAGJI,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED

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47610	FA/2396/2018	26/11/2018	LEGAL HEIRS OF DECEASED SHAMJIBHAI AMBABHAI PATEL,DEVSHIBHAI SHAMJIBHAI,LILIBEN SHAMJIBHAI,LEGAL HERIS OF DECEASED HIMMATBHAI SHAMJIBHAI,KANTABEN HIMMATBHAI,CHANDRIKABEN HIMMATBHAI,MAHESHBHAI HIMMATBHAI,RAMESHBHAI HIMMATBHAI	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE SERVED
47611	FA/2397/2018	26/11/2018	HIMMATBHAI NAGJIBHAI THUMER,	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED
47612	FA/2398/2018	26/11/2018	L H OF DECD. RAVJIBHAI AMBABHAI PATEL,SAVITABEN RAVJIBHAI,MANJUBEN RAVJIBHAI,DAYABEN RAVJIBHAI,FULIBEN RAVJIBHAI,ASHWINBHAI RAVJIBHAI,JAGRUTIBEN RAVJIBHAI,GITABEN RAVJIBHAI	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED
47613	FA/2399/2018	26/11/2018	LEGAL HERIS OF DECEASED VALLABHBHAI RANABHIA PATEL,DIWALIBEN VALLABHBHAI,KANUBHAI VALLABHBHAI,POPATBHAI VALLABHBHAI,BALUBHAI VALLABHBHAI,SAVJIBHAI VALLABHBHAI,VIJUBEN VALLABHBHAI,BHAGWANBHAI VALLABHBHAI	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED
47614	FA/2400/2018	26/11/2018	L H OF DECD. NANJIBHAI RAGHAVBHAI RANAVA,MOTIBEN NANJIBHAI RANAVA,BHIKHABHAI NANJIBHAI,KANTABEN NANJIBHAI,SAVITABEN NANJIBHAI,INDUBEN NANJIBHAI,PRAVINBHAI NANJIBHAI	VIVAN T SHAH,UTSAV P PARIKH	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,NOTICE SERVED
47615	FA/2401/2018	06/09/2018	MIRABEN WD/O NARVATBHAI GHEMABHAI BARIA,RAKESHKUMAR NARVATBHAI BARIA,MINOR RINKUBEN NARVATBHAI BARIA,MINOR HITESH NARVATBHAI BARIA,DIWALIBEN WD/O GHEMABHAI SOMABHAI BARIA	MR.HIREN M MODI	PRABHATBHAI KHATUBHAI LUHAR,RAMESHBHAI MANHERBHAI PATEL,FUTURE GENERAL INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
47616	FA/2402/2018	24/07/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DELETED,SHAITANKUMAR SHANKARLALJI,DELETED,RAIMALBHAI RUPISBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,HARIBEN WD/O NAGJIBHAI RUPSIBHAI HARIJAN(SODHA),BHARTIBEN D/O NAGJIBHAI RUPSIBHAI HARIJAN(SODHA),SHAILESH S/O NAGJIBHAI RUPSIBHAI HARIJAN(SODHA),INDUBEN D/O NAGJIBHAI RUPSIBHAI HARIJAN(SODHA),BHARATBHAI S/O NAGJIBHAI RUPSIBHAI HARIJAN(SODHA),RUPSIBHAI DHARMABHAI HARIJAN(SODHA),MIRABEN W/O RUPSIBHAI DHARMABHAI HARIJAN(SODHA)	,MR RATHIN P RAVAL,MR VISHAL C MEHTA,KAASH K THAKKAR
47617	FA/2403/2018	24/07/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DELETED,SHAITANKUMAR SHANKARLALJI,DELETED,RAIMALBHAI RUPISBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,VAJABHAI MANSANGBHAI HARIJAN(HEGDA)	,MR RATHIN P RAVAL,KAASH K THAKKAR
47618	FA/2408/2018	30/11/2018	UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SAVITABEN NAGJIJI THAKOR,ARVIND NAGJIJI THAKOR,RASIKJI NAGJIJI THAKOR,CHANDRIKABEN JAGJIJI THAKOR,SHOBHANABEN NAGJIJI THAKOR,IQBALHUSEN BASIRKHAN SHEIKH	RULE SERVED,MR ANKIT SHAH
47619	FA/2415/2018	23/07/2019	POONAMBEN W/O DILJITBHAI PATEL AND D/O ASHOKBHAI TRIKAMLAL PATEL,	MR RJ GOSWAMI	DILJIT @ MIKI BANSILAL PATEL,	MR NM KAPADIA
47620	FA/2422/2018	24/07/2018	VISHNUBHAI BHAGABHAI CHAUDHARY,	MR. YOGENDRA THAKORE	THAKOR GANESHJI NATHAJI,THAKOR NATHAJI VAJAJI,INSURANCE COMPANY OF JEEP NO. GJ-1, BP-2252,BHAVESHKUMAR DEVAJIBHAI CHAUDHARY,ICICI LOMBARD INSURANCE CO. LTD.,	,MR SUNIL B PARIKH,MR HB CHAMPAVAT
47621	FA/2424/2018	27/08/2018	MOTIRAMBHAI JAGMALBHAI JOGRANA (DELETED),TAKHUBEN MOTIBHAI JOGRANA,ANUBEN VITTHALBHAI JOGRANA,RANIBEN VITTHALBHAI JOGRANA,GOKULBHAI VITTHALBHAI JOGRANA,MINOR MEGHJIBHAI JOGRANA	MR.HIREN M MODI	VALLABHAI ODHABHAI PATEL (MIYAVI),VALJIBHAI RAVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR,K T BELADIYA
47622	FA/2425/2018	02/08/2018	HARSHADKUMAR MANSINHBHAI BARAD,	MR RATILAL V SAKARIA	DHAVALBHAI BHUPATBHAI LAKHDHARIYA,CHANDRIKABEN MEGHJIBHAI KASUNDRA,BRANCH MANAGER	,MR GC MAZMUDAR,MR HG MAZMUDAR

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47623	FA/2429/2018	28/01/2019	UNITED INDIA INSURANCE CO. LTD. GODHRA,	MR VC THOMAS	PARSINH NANABHAI BHABHOR,BALDEVBHAI SHIVAJI SODHA,MAHENDRABHAI R. DABHI	
47624	FA/2430/2018	23/08/2018	PANABEN MAVJIBHAI PATEL.....DELETED,DIVYABEN GHANSHYAMBHAI PATEL	(MR PARESH M DARJI)	LILABHAI HARBHAM MODHVADIYA,NAGJAN H. BOKHARIYA,THE ORIENTAL INSURANCE COMPANY LIMITED	,MR DAKSHESH MEHTA
47625	FA/2431/2018	23/08/2018	PANABEN MAVJIBHAI PATEL.....DELETED,DIVYABEN GANSHYAMBHAI PATEL	(MR PARESH M DARJI)	LILABHAI HARBHAM MODHVADIYA,NAGJAN H. BOKHARIYA,THE ORIENTAL INSRUANCE COMPANY LIMITED	,MR DAKSHESH MEHTA
47626	FA/2432/2018	24/07/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DELETED,SHAITANKUMAR SHANKARLALJI,DELETED,RAIMALBHAI RUPISBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,DALRAMBHAI RUPSIBHAI PATEL	,MR RATHIN P RAVAL,KAASH K THAKKAR
47627	FA/2435/2018	10/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR AJAY R MEHTA	KOKILABEN SHANTILAL THAKKAR,DASHRATHBHAI SHANTILAL THAKKAR,NANDKISHOR SHANTILAL THAKKAR,ASHABEN SHANTILAL THAKKAR,JASWANTBHAI NATWARBHAI PATEL,HARIKRISHNA RICE MILL	
47628	FA/2438/2018	08/05/2019	SURESHCHANDRA V. PAREKH,NILABEN S PAREKH	PARTY IN PERSON	SECRETARY,CHAIRMAN,BOARD OF DIRECTORS HDFC BANK LTD.,,	
47629	FA/2440/2018	07/02/2020	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,,	MR TANMAY B KARIA	SHAILESHBHAI GOVINDBHAI VAGHARI,DRIVER OF RICKSHAW GJ1AZ5965,OWNER OF RICKSHAW NO GJ 1 AZ 5965, AMRUTBHAI GANESHBHAI RAWAL	MR. MAHITOSH U SINGH,MR. MH SHEKHAWAT,KAASH K THAKKAR
47630	FA/2444/2018	13/07/2018	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DEVANGBHAI JAYANTIBHAI PIPALIYA,JAYANTIBHAI HANSRAJBAHI PIPALIYA,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,BHURABHAI PADAMBAHI PARMAR	
47631	FA/2445/2018	24/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR PALAK H THAKKAR	CHAMAR ARVINDBHAI RAMABHAI,CHAMAR KOKILABEN ARVINDBHAI,CHAMAR VIPULBHAI ARVINDBHAI,SANJAYBHIA BARIA,ARVINDBHAI G PATEL,MAKWANA SAHYABHAI MANABHAI,UNITED INDIA INSURANCE CO LTD	
47632	FA/2449/2018	05/09/2019	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	BHANJIBHAI GHUSABHAI KORAT,PABHABHAI MESURBHAI RABARI KODIYATAR,BHAMJI BHIKHAJI	,NOTICE SERVED,NISHIT A BHALODI
47633	FA/2460/2018	16/07/2018	KANJIBHAI SHITLABHAI,	MR RAJENDRA M DESAI,MR ASUTOSH M DESAI	SHIVDHARA DEVELOPERS,RAJENDRA SHIVKUMAR SHARMA,MAGANBHAI LALLUBHAI TALAVIYA,SHANTUBHAI LALLUBHAI TALAVIYA	,MR ADIL R MIRZA
47634	FA/2465/2018	10/07/2019	ASHVINBHAI GOVINDBHAI KAPADIYA,	,MR RATILAL V SAKARIA	SOEBBHAI SIDIKMAHMAD MALAVIYA,THE NEW INDIA INSURANCE CO. LTD.	,NOTICE SERVED,MR YOGI K GADHIA
47635	FA/2466/2018	06/09/2018	TEJUBEN DANSINH THAKOR,	MR VIRAL V DAVE,MR YOGESH P DAVE	NASHIMKHAN ISANALIKHAN,INSANALI JANMOHAMMAD KHAN,ORIENTAL INSRUANCE COMPANY LTD	,MR RATHIN P RAVAL
47636	FA/2467/2018	16/10/2018	DIVISIONAL CONTROLLER, GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	VILASBEN CHIKABHAI KALIYA LEGAL HEIRS OF DECEASED CHIKABHAI VASRMABHAI KALIYA,KANTUBEN VASRAMBHAI KALIYA LEGAL HEIRS OF DECEASED CHIKABHAI VASRMABHAI KALIYA,MINOR PAYALBEN CHIKABHAI KALIYA LEGAL HEIRS OF DECEASED CHIKABHAI VASRMABHAI KALIYA,MINOR VISHAL CHIKABHAI KALIYA LEGAL HEIRS OF DECEASED CHIKABHAI VASRMABHAI KALIYA,SANJAYBHAI JETHABHAI THANKI (DELETED)	,MR MAKBUL I MANSURI
47637	FA/2469/2018	26/07/2018	MOHSINKHAN MISKINKHAN PATHAN,HASINABIBI MISKINKHAN PATHAN	MR MAKBUL I MANSURI	GANCHI YUNUSBHAI ISABHAI,SUPDT. OF POLICE,NEW INDIA INSURANCE COMPANY LTD,FATEMABIBI HUSENBHAI	,MR GC MAZMUDAR,MR HG MAZMUDAR
47638	FA/2470/2018	24/09/2018	RAFIKBHAI JAMALBHAI KHURESHI,SARFARAJ RAFIKBHAI KHURESHI,MOHSIN RAFIKBHAI KHURESHI,YASMIN RAFIKBHAI KHURESHI,SABANA RAFIKBHAI KHURESHI	MR DEEP D VYAS	LAXMIKANT SHALIGRAM BHARDWAJ,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR YOGI K GADHIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47639	FA/2472/2018	05/09/2018	KASHMIRSINGH ALIAS KARIMSINGH BAHADURSINGH SARDAR,	MR. NISARG D SHAH,MS POOJA H HOTCHANDANI	JOGINDERSINGH U. HUNDAL,ORIENTAL INSRUANCE COMPANY LTD	,MR VC THOMAS
47640	FA/2479/2018	16/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	RASIKLAL NATHABHAI DABGAR,MADHUBEN RASIKLAL DABGAR,MAGANBHAI DALABHAI DAMOR,RAMESHBHAI AMARSING BARIA	,MR MOHSIN M HAKIM
47641	FA/2486/2018	18/07/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	BHUPATBHAI BHURABHAI NATHANI,YOGESHBHAI BHIKHABHAI KACHA - KADIA,HANIFBHAI KARIMBHAI JETHAWA	
47642	FA/2487/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	RUPABEN BHIMSINH RATHOD,GANPATSINH BHIMSINH RATHOD,PRAVINSINH BHIMSINH RATHOD,CHANDRASINH BHIMSINH RATHOD,NIRUBEN BHIMSINH RATHOD,RAMESH CHANDRASINH BARIA,RAJESHKUMAR RANCHHODBHAI DAMOR	,HL PATEL ADVOCATES,URJA B DAVE,MR MAHARSHI J JOSHI
47643	FA/2492/2018	24/09/2019	TARUNKUMAR RAMESHBHAI VAGHELA,	DARSHIT R BRAHMBHATT,DIPTESH R BRAHMBHATT	BHARTIBEN D/O SOMABHAI PUNABHAI PARMAR,SOMABHAI PUNAMBHAI PARMAR	MR PRABHAKAR UPADYAY
47644	FA/2499/2018	28/08/2018	AKHANI THAKARSHIBHAI KHODABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47645	FA/2500/2018	28/08/2018	THOBHANBHAI MAVJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47646	FA/2501/2018	28/08/2018	RANCHHODBHAI DHARSHIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47647	FA/2502/2018	28/08/2018	KISHORBHAI BHIKHABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47648	FA/2503/2018	28/08/2018	PRABHUBHAI LALJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47649	FA/2504/2018	28/08/2018	RABARI BHIKHA RAMA,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47650	FA/2505/2018	28/08/2018	DEVJIBHAI VITHALBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47651	FA/2506/2018	28/08/2018	KOLI CHIKA MOTI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47652	FA/2507/2018	28/08/2018	JASHRAJBHAI BHAVANBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47653	FA/2508/2018	28/08/2018	THAKARSHIBHAI MAVJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47654	FA/2509/2018	28/08/2018	VINODBHAI LAVJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47655	FA/2510/2018	28/08/2018	TRIKAMBHAI ARJANBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47656	FA/2511/2018	28/08/2018	LABHUBHAI TRIKAMBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47657	FA/2512/2018	28/08/2018	JIVRAJBHAI BHIKHABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	RULE SERVED BY DS
47658	FA/2516/2018	12/09/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	VINUBHAI PRAGJIBHAI VISANI,INDUBHAI HIMMATBHAI SOLANKI,LAXMIBEN HADABHAI KUVADIYA	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR.HIREN M MODI
47659	FA/2517/2018	01/08/2018	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	PUNYATMA LALSAPRASAD CHAUDHARY,DEVANGBHAI LALBHAI PATEL	,TIRTH NAYAK
47660	FA/2524/2018	30/07/2018	M/S. HANS ISPAT LTD.,	DR.ABHISST K THAKER	M/S. KRISHNA FUELS,	MR SP MAJMUDAR
47661	FA/2536/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BAJUBEN MANSANG PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47662	FA/2542/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MAHESHKUMAR DHARAMCHAND SHAH,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47663	FA/2544/2018	28/08/2018	VELSHIBHAI JASHRAJBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	,RULE SERVED
47664	FA/2545/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	PRABHATSINH KHUMANSINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47665	FA/2546/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RANA NATWARSINH GAMBHIRSINH,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47666	FA/2547/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	SATYENDRASINH SARDARSINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47667	FA/2548/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIRUBHAI RAMSANGBHAI,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47668	FA/2549/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIMMATSINH VAJESINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47669	FA/2550/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIMMATSINH VAJESINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47670	FA/2551/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI)	MANUBHAI BHIKHABHAI,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47671	FA/2552/2018	19/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BAKORBHAI DEVJIBHAI,KALIDASBHAI BABARBHAI,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
47672	FA/2553/2018	10/08/2018	MINOR SHILPABEN PRAVINBHAI PARMAR,	MR VAIBHAV N SHETH	NAGJI SWARUPJI MINA,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR GC MAZMUDAR,MR HG MAZMUDAR
47673	FA/2555/2018	07/09/2018	SALIMBHAI IMMBHAI SHEKH,SARFARAJ SALIMBHAI SHEKH,SIKANDER SALIMBHAI SHEKH,SAHENZ SALIMBHAI SHEKH	MR DEEP D VYAS	LAXMIKANT SHALIGRAM BHARDWAJ,NEW INDIA INSURANCE COMPANY LTD	,MR YOGI K GADHIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47674	FA/2584/2018	30/07/2018	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	VIHOL KACHARAJI GALAJI(DEC.) THRU HIS HEIRS,LILABA W/O VIHOL KACHRAJI GALAJI,DILIPKUMAR S/O VIHOL KACHRAJI GALAJI,LATABA D/O VIHOL KACHRAJI GALAJI,HANSABA D/O VIHOL KACHRAJI GALAJI,VIKRAMSINGH S/O VIHOL KACHRAJI GALAJI,PRAKASHBEN D/O VIHOL KACHRAJI GALAJI	
47675	FA/2585/2018	24/09/2018	PATEL NATVARLAL PRAHLADBHAI,	(MR NS SHETH)	PATEL SHANTABEN WD/O MAGANBHAI JOITARAM,PATEL VIJAYBHAI MAGANBHAI,PATEL NIRMAL MAGANBHAI,PATEL SHAMALBHAI JOITABHAI,HEIRS OF DECEASED PATEL KANTIBHAI JOITABHAI,PATEL KANTABEN KANTIBHAI,PATEL CHANDRIKABEN KANTIBHAI,PATEL DIPAKKUMAR KANTIBHAI,PATEL MINABEN VINODBHAI KANTIBHAI,PATEL DARSHANABEN VINODBHAI,PATEL KARISHMABEN VINODBHAI,PATEL BHAVESHKUMAR VINODBHAI	,MR. YOGENDRA THAKORE
47676	FA/2593/2018	06/08/2018	RAVAL JAYRAMBHAI KALURAM,	MR AV PRAJAPATI	DEPUTY COLLECTOR,	
47677	FA/2594/2018	06/08/2018	RAVAL KHETABHAI DEVCHAND,	MR AV PRAJAPATI	DEPUTY COLLECTOR,	
47678	FA/2595/2018	06/08/2018	RAVAL JAYRAMBHAI KALURAM,	MR AV PRAJAPATI	DEPUTY COLLECTOR,	
47679	FA/2602/2018	12/06/2020	RELIANCE GENERAL INSURANCE CO. LTD.,,	MR RATHIN P RAVAL	BHARATBHAI BUDHABHAI SOLANKI,AKBARHUSAIN MAHEBUBSINGH MALEK,RAMESHBHAI BABUBHAI ROHIT,HDFC INSURANCE COM LTD	RULE NOT RECD BACK, (MR MAULIK J SHELAT),MR. BK. RAJ,A B PATEL
47680	FA/2623/2018	08/10/2018	GUJARAT MARITIME BOARD,	MR PR NANAVATI	JOGADIA POLYMERS PVT. LTD.,	MR SALIL M THAKORE
47681	FA/2639/2018	26/07/2018	NEW INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PREMILABEN MAHENDRASINH PARMAR,MAHENDRASINH KHUMANSINH PARMAR,PRAVINSINH KHUMANSINH PARMAR	
47682	FA/2646/2018	25/07/2018	NEW INDIA ASSURANCE CO. LTD.,,	MR AJAY R MEHTA	SHITALBEN MINESHBHAI PATEL,SHREY MINESHBHAI PATEL,KANCHANBHAI RANCHHODBHAI PATEL,VASANTBEN KANCHANBHAI PATEL,VIJAYBHAI PRABHATBHAI BARIA,DAYALBHAI DIPSINH BARIYA	
47683	FA/2667/2018	26/07/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	MALIBEN ALIAS MALUBEN RAGUBHAI GAMARA,MAHENDRABHAI JILUBHAI,ARJANBHAI MERABHAI TOLIYA,INSURANCE COMPANY	
47684	FA/2668/2018	26/07/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	BHAVUBEN DHANABHAI SANIYA,MAHENDRABHAI JILUBHAI,ARJANBHAI MERABHAI TOLIYA,INSURANCE COMPANY	
47685	FA/2669/2018	23/08/2018	CHINTANBHAI SHANTILAL SOLANKI,	(MR RM PARMAR),HCLS COMMITTEE	JYOTSANA CHINTANBHAI SOLANKI,	
47686	FA/2670/2018	02/08/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	JASHUBEN DHANABHAI SANIYA,MAHENDRABHAI JILUBHAI,ARJANBHAI MERABHAI TOLIYA,INSURANCE COMPANY	
47687	FA/2673/2018	31/07/2018	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	MAHAMMADHUSEN SUBRATBHAI LUHAR,MUKESHKUMAR KODARBHAI PATEL,MUNESHKUMAR TRIKAMLAL SHAH,IFFCO TOKYO GENERAL INSURANCE CO,LH OF DECD GAJENDRASINH JIVANSINH JODHA,KANAIYALAL GANPATLAL JAISWAL,JIVATSINH VAKHATSINH JODHA,JIVABA JIVATSINH JODHA	
47688	FA/2680/2018	08/08/2018	SHANTABEN WD/O SOMABHAI HARICHANDRA CHAVDA LEGAL HEIRS OF DECD. SOMABHAI @ HARICHANDRA CHAVDA,SUNILKUMAR HARICHANDRA CHAVDA,ANOPKUMAR HARICHANDRA CHAVDA,JAYRAMKUMAR HARICHANDRA CHAVDA	MR HARSHIL C DATTANI	RAMESHBHAI ASHOKBHAI CHAVDA,UNITED INDIA INSURANCE CO.LTD	,MR VC THOMAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47689	FA/2682/2018	10/02/2020	ORIENTAL INSRUANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GANGABEN ISHWARBHAI VASAVA,RANJIT ISHWARBHAI VASAVA,KIRAN ISHWARBHAI VASAVA,GURUBEJSING FILASING	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR KASHYAP R JOSHI
47690	FA/2684/2018	06/08/2018	UNION OF INDIA,	MS ARCHANA U AMIN	POONAM SATISHKUMAR LALCHANDANI - WIFE OF THE DECEASED.,MINOR BHAVISH SATISHKUMAR LALCHANDANI - SON OF THE DECEASED.,JAGDISHBHAI PETTIMAL LALCHANDANI - FATHER OF THE DECEASED.,LAXSHMIBEN JAGDISHBHAI LALCHANDANI - MOTHER OF THE DECEASED.	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH
47691	FA/2686/2018	31/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	URMILABEN GOVINDLAL SHAH (HEIRS OF DECD. NITINBHAI GOVINDBHAI SHAH),NARENDRAKUMAR GOVINDBHAI SHAH (HEIRS OF DECD. NITINBHAI GOVINDBHAI SHAH),JAYENDRAKUMAR GOVINDBHAI SHAH (HEIRS OF DECD. NITINBHAI GOVINDBHAI SHAH),MAHEBUBBHAI SULEMANBHAI	,MR.HIREN M MODI
47692	FA/2688/2018	31/07/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	SATISHBHAI HIMMATBHAI VAGHELA,MAHEBUBBHAI SULEMANBHAI	,MR.HIREN M MODI
47693	FA/2689/2018	31/08/2018	THE ORIENTAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	SARTANBHAI LALUBHAI AMALIYAR,SAVITABEN SARTANBHAI AMALIYAR,BALCHANDBHAI NANJIBHAI MINA,SURENDER KAUR NAGRA	NOTICE NOT RECD BACK,NOTICE UNSERVED, (CHETANKUMAR K SHAH)
47694	FA/2690/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MOHAMMAD RAMZANI ABDULLA RANTA,UNITED INDIA INSURANCE COMPANY LIMITED.,PRATAPBHAI AAPSINHBHAI PATELIYA,BHARATBHAI NAYAKBHAI KODI,GANGABEN WIDOW OF NARANBHAI NAVALBHAI PATEL,ARVINDBHAI NARANBHAI PATEL,ALKESHBHAI NARANBHAI PATEL,NAVALSINGH CHHAGANBHAI PATEL (DELETED),AMBABEN NAVALSINGH PATEL,SARTANBHAI MANSUKHBHAI BARIYA (DELETED)	,NOTICE SERVED,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
47695	FA/2693/2018	27/07/2018	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	BHARVAD RAMABHAI VIHABHAI,ANVARHUSEN MIYABAPU SAIYAD	
47696	FA/2695/2018	12/09/2018	PRAVINSINH MANSINH RATHOD,	MR. SABIR B SAIYYAD	ASHOKKUMAR ALKHABHAI RAVAL,ARBUDA ROADLINES,THE ORIENTAL INSURANCE COMPANY LIMITED	,MS DIMPLE A THAKER
47697	FA/2696/2018	10/02/2020	JUBILANT PHARMACEUTICALS NV. PREVIOUSLY PSI N.V. THROUGH MR. SANJAY GUPTA,	MRS SANGEETA N PAHWA	SYNCHRON RESEARCH SERVICES PRIVATE LIMITED,	RC JANI & ASSOCIATE
47698	FA/2697/2018	20/08/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR NIKUNT K RAVAL	JIVUBA MAGANJI VAGHELA,HANSABAA BHARATSINH VAGHELA,RITABEN BHARATSINH VAGHELA,ASHABAA BHARATSINH VAGHELA,RAJPALSINH BHARATSINH VAGHELA,RAMANLAL SOMCHAND PRAJAPATI,MAHESH BECHARDAS OZA,TATA AIG GENERAL INSURANCE COMPANY LTD	
47699	FA/2699/2018	30/07/2018	PASHCHIM GUJARAT VIJ COMPANY LIMITED THROUGH DEPUTY ENGINEER,	MS LILU K BHAYA	M/S. TIRUPATI INDUSTRIES THROUGH ITS PROPRIETOR SHRI VASINGBHAI RAMBHAI CHAVDA,	
47700	FA/2700/2018	28/08/2018	ISHVARBHAI THOBHANBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47701	FA/2701/2018	28/08/2018	DEVUBHAI BALABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47702	FA/2702/2018	28/08/2018	KHODABHAI VIRSANGBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47703	FA/2703/2018	28/08/2018	DAYABHAI MOHANBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47704	FA/2704/2018	28/08/2018	GANESHBHAI HARJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47705	FA/2705/2018	28/08/2018	DEVUBHAI BALABHAI,HARISING BALABHAI	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47706	FA/2706/2018	28/08/2018	NATVARBHAI MEGHJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47707	FA/2707/2018	28/08/2018	GANESHBHAI GANDABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47708	FA/2708/2018	28/08/2018	MUKESHBHAI ISHVARBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47709	FA/2709/2018	28/08/2018	SHIVLAL DEVRAJBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47710	FA/2710/2018	28/08/2018	HEMUBHAI NATHUBHAI,DHIRUBHAI BACHUBHAI	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47711	FA/2711/2018	28/08/2018	SHAMJIBHAI RATABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47712	FA/2712/2018	28/08/2018	KALUBHAI CHATURBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47713	FA/2713/2018	28/08/2018	PRAVINBHAI CHATURBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47714	FA/2714/2018	28/08/2018	DAJIBHAI NATHUBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47715	FA/2715/2018	28/08/2018	DILIPBHAI LALJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47716	FA/2716/2018	28/08/2018	BECHARBHAI JAGJIVANBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47717	FA/2717/2018	28/08/2018	GANESHBHAI TRIKAMBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47718	FA/2718/2018	28/08/2018	KARSHANBHAI TAPUBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47719	FA/2719/2018	28/08/2018	PRABHUBHAI RAMJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47720	FA/2720/2018	28/08/2018	BHAGVANBHAI RAGHAVJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47721	FA/2721/2018	28/08/2018	DHIRUBHAI ZAVERBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47722	FA/2723/2018	28/08/2018	THOBHANBHAI DEVJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47723	FA/2724/2018	28/08/2018	UDESING TAPUBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47724	FA/2725/2018	28/08/2018	GANESHBHAI LALJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47725	FA/2726/2018	28/08/2018	HEMUBHAI NATHUBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47726	FA/2727/2018	28/08/2018	BACHUBHAI NATHUBHAI,DAJIBHIA NATHUBHAI	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47727	FA/2728/2018	28/08/2018	KUVARJIBHAI THOBHANBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47728	FA/2733/2018	06/08/2018	KANJI NARAN SUTHAR,	MR.HIREN M MODI	IBRAHIM OSMAN MEMON,THE NEW INDIA INSURANCE CO. LTD.	,MR SANDIP C SHAH
47729	FA/2748/2018	26/07/2018	MANGUBEN WD/O DILIPBHAI UDESING GOHIL,JALPABEN DILIPBHAI GOHIL,MINOR KOMALBEN DILIPBHAI GOHIL,MINOR NILAMBEN DILIPBHAI GOHIL,MINOR SARSWATIBEN DILIPBHAI GOHIL,MINOR SHITALBEN DILIPBHAI GOHIL,MINOR PRAHLADKUMAR DILIPBHAI	MR. SABIR B SAIYYAD	RAMESHBHAI RATILAL GOHIL,URMILABEN RAMANBHAI LANDHOJA,NEW INDIA INSURANCE COMPANY LTD	,MR YOGI K GADHIA
47730	FA/2754/2018	01/08/2018	DHARMESH RAMNIKBHAI PANDYA,	MR P P MAJMUDAR,PAULOMEE M MEHTA	GEERA DIWAKAR PANDYA,	,RULE SERVED,(MR SANDEEP N BHATT),MS SONAL S BHATT
47731	FA/2757/2018	01/08/2018	PUSHPABEN MANUBHAI VAASDEVANI (L.H. OF DECD. MANUBHAI JAYANTIBHAI VAASDEVANI),SHRI VINODBHAI MANUBHAI VAASDEVANI (L.H. OF DECD. MANUBHAI JAYANTIBHAI VAASDEVANI),DINESHBHAI MANUBHAI VAASDEVANI (L.H. OF DECD. MANUBHAI JAYANTIBHAI VAASDEVANI),USHABEN MANUBHAI VAASDEVANI (L.H. OF DECD. MANUBHAI JAYANTIBHAI VAASDEVANI),VISHNIBEN MANUBHAI VAASDEVANI (L.H. OF DECD. MANUBHAI JAYANTIBHAI VAASDEVANI) (DELETED)	MR. HEMAL SHAH	SHANTILAL KANJIBHAI THANKI,JAYANTILAL KANJIBHAI THANKI,THE ORIENTAL INSURANCE CO. LTD.	,MS DIMPLE A THAKER
47732	FA/2759/2018	30/07/2018	NATIONAL INSURANCE CO.,	MR DAKSHESH MEHTA	ASHWINABEN RUFASBHAI ALIAS RUPESHBHAI CHRISTIAN,HARENDRABHAI AMRUTLAL BHATT,THE NEW INDIA ASSURANCE CO. LTD.,,GAURIBEN TULSIBHAI PARMAR HEIRS OF TULSIBHAI DHANJIBHAI PARMAR,DHANJIBHAI HEMABHAI PARMAR HEIRS OF TULSIBHAI DHANJIBHAI PARMAR,RAMILABEN HEMABHAI PARMAR HEIRS OF TULSIBHAI DHANJIBHAI PARMAR	
47733	FA/2767/2018	26/09/2018	THE NATIONAL INSURANCE COMAPNY LIMITED,	(MR MAULIK J SHELAT)	VARSHABEN BIPINBHAI PIPALIYA,MADHVIBEN BIPINBHAI PIPALIYA,JAYANTIBHAI HANSRAJBHAI PIPALIYA,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,,BHURABHAI PADAMBHAI PARMAR	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47734	FA/2769/2018	30/07/2018	MANUBHAI BABUBHAI CHAVADA,	MR KUNJAL D PANDYA	BHANUBHAI BABUBHAI CHAVADA,KANUBHAI BABUBHAI CHAVDA,SAROJBEN DAUGHTER OF BABUBHAI MATHURBHAI CHAVDA WIFE OF ISWARBHAI VAGHELA,MADHUBEN DAUGHTER OF BABUBHAI MATHURBHAI CHAVDA AND WIFE OF DOLATSINH SOLANKI	
47735	FA/2772/2018	08/08/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	JAYDEEPSINH PRAVINSINH DODIYA (L.H. OF DECEASED PRAVINSINH HARIBAWA DODIYA,MAHENDRASINH PRAVINSINH DODIYA,SAJJANBEN PRAVINSINH DODIYA,FULBA HARIBAWA DODIYA,KAUSHIKBHAI RAMESHBHAI KAMOL,JAGANNATH RAVINDRARAO DABHADE	
47736	FA/2775/2018	24/09/2018	THE EXECUTIVE ENGINEER SHRI ROAD AND BUILDING DEPARTMENT,	MR HS MUNSHAW	MANAGER SHRI MARKETING DIVISION INDIAN OIL CORPORATION LTD.,,CHIEF DIVISIONAL MANAGER SHRI, INDIAN OIL CORPORATION LTD.,,DIVISIONAL MANAGER SHRI, INDIAN OIL CORPORATION LTD.,	
47737	FA/2776/2018	01/10/2018	VIKRAMBHAI RAMJIBHAI RABARI,	MR KRUNAL D PANDYA	AMITKUMAR DINKARRAI SUTHAR,VAKHATSINH KANUBHAI RATHOD,NEW INDIA INSURANCE COMPANY LTD.,	NOTICE SERVED,MR PALAK H THAKKAR
47738	FA/2797/2018	30/07/2018	SHAILESHBHAI BABULAL PARMAR,	MR JV VAGHELA	MADHUBEN KHEGARBHAI KOITIYA,AMRATBHAI PASABHAI PARMAR	NOTICE NOT RECD BACK,MR KAMLESH S KOTAI
47739	FA/2801/2018	19/09/2019	UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	THAKOR NANDABEN ALIAS CHANDABEN WD/O LAXMANJI RAVAJI THAKOR,BHAVNABEN LAXMANJI THAKOR,LALJI LAXMANJI THAKOR,SAVITABEN NATWARLAL CHHAGANBHAI,PATEL MEHULKUMAR NATWARLAL	NOTICE UNSERVED,MR JM BAROT
47740	FA/2803/2018	04/04/2019	PUJA RASHIKLAL JOSHI,	(MR HM PRACHCHHAK)	NEERAV ASHOKBHAI THANKI,	MR AV NAIR
47741	FA/2806/2018	24/09/2019	RAJIMABAI HAJINATHA JAT (MOTHER OF THE DECEASED),HAJIYANIBAI BUDHUBHAI JAT,MINOR JAMILA BUDDHUBHAI JAT,MINOR ALIMAMMAD BUDDHUBHAI JAT,IBRAHIM HIJNATHA JAT	MR.HIREN M MODI	KANTILAL PREMJI CHAVDA,THE COMMANDANT SRPF GR-XIV, BHACHAU,THE NATIONAL INSURANCE CO. LTD.	GOVERNMENT PLEADER,MR VIBHUTI NANAVATI,HCLS COMMITTEE,SHRIJIT G PILLAI
47742	FA/2808/2018	08/01/2019	SUMIT RAMESHCHANDRA JOSHI,	MR MIHIR H PATHAK	LALITA WIFE OF SUMIT JOSHI,	MS SEJAL K MANDAVIA
47743	FA/2818/2018	31/07/2018	NATIONAL INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	SANJAY PRABHAT @ PRATAP PARMAR,DASHRATH DEVENDRASINH CHAUHAN,NATVARBHAI MAVJIBHAI PARMAR	
47744	FA/2820/2018	03/08/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	NIRUBEN RUDABHAI GAMARA,MAHENDRABHAI JILUBHAI,ARJANBHAI MERABHAI TOLIYA,INSURANCE COMPANY	
47745	FA/2832/2018	07/08/2018	KHRISTI NIMESHKUMAR PHILIPBHAI,	MR.HIREN M MODI	DAKSHABEN SAMUALBHAI MAKWAN,	
47746	FA/2851/2018	10/10/2018	KAMLESH ALIAS AJAYBHAI KANUBHAI VAGHRI,	MR.HIREN M MODI	NADIALI SAJADHUSSAIN GANIWALA,IFFCO TOKIO GENERAL INSURANCE CO. LTD.	NOTICE SERVED,MR PALAK H THAKKAR
47747	FA/2858/2018	02/08/2018	THE NEW INDIA ASSURANCE CO. LTD.,,	MR PALAK H THAKKAR	DOMINIC SEBASTIAN VEZHUVALIL,REMESHBHAI SHIVABHAI VAGHELA,SHAMJI TEJABHAI AHIR	
47748	FA/2866/2018	11/09/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	MATRABHAI VASKURBHAI,DANKUBHAI NAJBHAI KHACHAR	
47749	FA/2874/2018	09/10/2018	VIJAYSING RAJUSING CHAUHAN (RAJPUT), LEGAL HEIRS OF DECD. KIRANSING VIJAYSING RAJPUT,BADAMIBAI VIJAYSING CHAUHAN (RAJPUT) LEGAL HEIRS OF DECEASED KIRANSING VIJAYSING RAJPUT	MR.HIREN M MODI	MEHTA TRANSPORT ORGANISATION PRIVATE LIMITED,THE NEW INDIA ASSURANCE CO. LTD.,	,MR GC MAZMUDAR,MR HG MAZMUDAR
47750	FA/2875/2018	09/10/2018	MAHESHBHAI BABUBHAI GAMIT, LEGAL HEIRS OF DECD. ANKIT MAHESHKUMAR,TINUBEN MAHESHBHAI GAMIT (LEGAL HEIRS OF DECEASED ANKIT MAHESHKUMAR)	MR.HIREN M MODI	ISHWARBHAI SUMANBHAI GAMIT,RAMESHBHAI BABJIBHAI GAMIT,THE NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47751	FA/2883/2018	07/09/2018	JIVUBEN SHAMADBHAI BHARWAD,RATNABHAI SHAMADBHAI BHARWAD,RANCHHODBHAI SHAMADBHAI BHARWAD,KASHIBEN SHAMADBHAI BHARWAD	MR.HIREN M MODI	VITTALBHAI MOTIBHAI JOGRANA (DIED),ANUBEN WD/O VITTHALBHAI MOTIBHAI JOGRANA,THE NATIONAL INSURANCE COMPANY LTD.,VALLABHAI ODHABHAI PATEL (MIYAVI),VALJIBHAI RAVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VC THOMAS,K T BELADIYA
47752	FA/2884/2018	20/09/2018	KIRANBHAI MOHANBHAI RATHOD,	MR.HIREN M MODI	VITTALBHAI MOTIBHAI JOGRANA (DIED),ANUBEN WD/O VITTHALBHAI MOTIBHAI JOGRANA,THE NATIONAL INSURANCE COMPANY LTD.,VALLABHAI ODHABHAI PATEL (MIYAVI),VALJIBHAI RAVJIBHAI PATEL,THE NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR,MR VC THOMAS,K T BELADIYA
47753	FA/2885/2018	25/09/2019	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MINABEN WD/O KANTILAL KALIDAS PATEL,HARESHKUMAR KANTILAL PATEL,BHAVESHKUMAR KANTILAL PATEL,HABIBBHAI ALAMKHAN GHORI	NOTICE SERVED,KAASH K THAKKAR
47754	FA/2896/2018	10/09/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	,MR NILESH A PANDYA	BHARATBHAI RAMSINGBHAI SOLANKI,MINOR PRAFULBHAI BHARATBHAI SOLANKI,MINOR MAHENDRABHAI BHARATBHAI SOLANKI,KALUBHAI JHAPDABHAI PARMAR,RAMILABEN VASNABEN BAMANIYA	,MR R.K.MANSURI
47755	FA/2898/2018	14/09/2018	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	HASINABEN HARUNBHAI MALEK L.H. OF DECD. HARUN JUMABHAI MALEK,MINOR AHSANABEN HARUNBHAI MALEK,MINOR RIZVANABEN HARUNBEN MALEK,MINOR FATMABEN HARUNBHAI MALEK,MINOR BODUBHAI HARUNBHAI MALEK,VINODBHAI MENANDBHAI ODEDARA,MENANDBHAI BHOJABHAI PARMAR	NOTICE NOT RECD BACK,NISHIT A BHALODI
47756	FA/2904/2018	07/09/2018	DELETED (VIDE ORDER BELOW EXHIBIT 21),PARBAT ALIAS GANPAT RUMALBHAI BHIL/DAMOR/VASAVA,UDESING RUMALBHAI BHIL/DAMOR/VASAVA,RAMESH RUMALBHAI BIL/DAMOR/VASAVA,PRAVIN RUMALBHAI BIL/DAMOR/VASAVA,DELETED (VIDE ORDER BELOW EXHIBIT 21),DELETED (VIDE ORDER BELOW EXHIBIT 21)	MR.HIREN M MODI	KHANDERAO DATTURAM PATIL,ORIENTAL INSURANCE CO LTD	,MR RITURAJ M MEENA
47757	FA/2905/2018	24/06/2019	BHAMARSING @ BHAVARSING BHURIYA,HOMABEN BHAVARSING BHURIYA	MR.HIREN M MODI	MANUBHAI MOTIBHAI OAD,ANANT RAMESHBHAI RETIWALA,THE NEW INDIA INSURANCE COMPANY LTD	,MR SUNIL B PARIKH
47758	FA/2906/2018	23/08/2018	REKHABEN KISHANBHAI BAJAJ (SINDHI),MUKESHBHAI KISHANBHAI BAJAJ (SINDHI)	MR.HIREN M MODI	MURUGESAN A. AAIYYUVU,P. VENNILA P. PERUMAL,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE COMPANY LTD	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
47759	FA/2907/2018	27/12/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DELETED,SHAITANKUMAR SHANKARLALJI,DELETED,RAIMALBHAI RUPISBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,HEGDA KAMIBEN NAGJIBHAI HARIJAN	,MR SS TRIVEDI,MR RATHIN P RAVAL
47760	FA/2950/2018	19/09/2018	HUSSAIN MURTUZAALI VORA,MINOR SABBIR MURTUZAALI VORA,KUBERABAI IBRAHIMBHAI VORA,JUJERHUSSAIN IBRAHIMBHAI VORA	MR.HIREN M MODI	MOHANBHAI GAMABHAI PARMAR,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR HG MAZMUDAR
47761	FA/2958/2018	10/09/2018	CHATURBHAI HARMANBHAI SOLANKI,	MR.HIREN M MODI	CHANDRAKANTBHAI VISHRAMBHAI ROHIT,THE NATIONAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,MR. ALKESH N SHAH
47762	FA/2965/2018	27/09/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR TANMAY B KARIA	VAGHELA MAYABA WD/O SARDARSINH L.H. OF LATE VAGHELA SARDARSINH HAMIRJI,VAGHELA MANCHHABA D/O SARDARSINH,VAGHELA SONALBA D/O SARDARSINH,VAGHELA VIKRAMSINH S/O SARDARSINH,VAGHELA SUKHDEVSINH S/O SARDARSINH,VAGHELA MUKESHJI MOBATJI,NATIONAL INSU. CO. LTD.,KORIBEN RAJABHAI BECHARBHAI CHAUDHARI (PATEL) HEIRS OF LATE RAJABHAI BECHARBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,MR GC MAZMUDAR,MR ANKIT SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47763	FA/2968/2018	05/12/2018	SUGARABAI MOHAMADHUSSAIN KATHIWALA WD/O MOHAMADHUSSAIN ANWARALI KATHIWALA,HATIM MOHAMADHUSSAIN KATHIWALA S/O MOHAMADHUSSAIN ANWARALI KATHIWALA	MR. HEMAL SHAH	HAKUBHA GANUBHA JADEJA,VIRJI MANJI VEKARIA,THE NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
47764	FA/2970/2018	27/12/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DELETED,SHAITANKUMAR SHANKARLALJI,DELETED,RAIMALBHAI RUPISBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,RAIYABEN AMRABHAI HARIJAN	,MR SS TRIVEDI,MR RATHIN P RAVAL
47765	FA/2971/2018	27/12/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DELETED,SHAITANKUMAR SHANKARLALJI,DELETED,RAIMALBHAI RUPISBHAI PATEL,ORIENTAL INSRUANCE COMPANY LTD,NILABHAI MANSANGBHAI HARIJAN,TALSABHAI NILABHAI HARIJAN,MEVABHAI NILABHAI HARIJAN	,MR SS TRIVEDI,MR RATHIN P RAVAL
47766	FA/2975/2018	08/08/2018	JAYANTILAL PANCHABHAI VORA,	MR NITIN M AMIN	BATUKBHAI @ HARIBHAI THUMAR (PATEL),THE ORIENTAL INSURANCE COMPANY LIMITED	
47767	FA/2987/2018	06/08/2018	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES	JAYANTIBHAI P. PAREKH,	AAYOG Y DOSHI
47768	FA/3021/2018	09/10/2019	NAYEE PREMILABEN WD/O JITENDRAKUMAR KANTILAL HEIRS OF DECD. JITUBHAI @ JITENDRAKUMAR KANTILAL NAYEE,NAYEE CHETAN JITENDRAKUMAR,MINOR JANKI JITENDRAKUMAR NAYEE,MINOR MAHESHKUMAR JITENDRAKUMAR NAYEE,NAYEE KANTILAL NATHALAL,NAYEE VASANTIBEN KANTILAL	MR. YOGENDRA THAKORE	ZALA PRAVINJI BABAJI,NATIONAL INSURANCE CO. LTD.,	NOTICE SERVED,(MR MAULIK J SHELAT)
47769	FA/3025/2018	04/12/2018	NEW INDIA ASSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	SAUKATALI KALANKHAN PATHAN,NIMISHABEN HIRENBHAI PATEL,KIRTIKUMAR RAMCHANDRA DALWADI,NAYNABEN KIRTIKUMR RAMCHANDRA DALWADI,NIKUNJ KIRTIKUMAR DALWADI	
47770	FA/3026/2018	08/08/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	VAGHJIBHAI DHIRJIBHAI VASAIYA HEIRS OF DECEASED MITESHBHAI VAGHAJIBHAI VASAIYA,LALITABEN VAGHAJIBHAI VASAIYA HEIRS OF DECEASED MITESHBHAI VAGHAJIBHAI VASAIYA,CHAMPABHAI LILABHAI RATHOD,VASHIMKHAN A. HAMIDKHAN PATHAN	
47771	FA/3027/2018	26/09/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JOSHI RAMESHCHANDRA TRIBHOVANDASAN,SENMA JESANBHAI MULABHAI,SENMA SAVITABEN JESANGBHAI	NOTICE SERVED
47772	FA/3028/2018	08/08/2018	JAYANTIBHAI MANIBHAI CHAVDA,ASHOKBHAI MANIBHAI CHAVDA,MEENABEN D/O MANIBHAI CHAVDA AND WIFE KANTIBHAI CHIMANBHAI VAGHELA,CHIMANBHAI BABUBHAI CHAVDA,REVABEN D/O BABUBHAI CHAVDA AND WIFE BHAIJIBHAI FULABHAI VAGHELA,GANGABEN D/O BABUBHAI CHAVDA AND WIFE OF RAMESHBHAI POONAMBHAI VAGHELA,HEIRS OF LATE JHAVERBEN BABUBHAIS D/O KANCHANBEND/O LAKHABHAI VAGHELAANDW/OMAHESHBHAI SABURBHAI ZALA	MR.HEMANG H PARIKH,MR RASESH H PARIKH	DHARMESHKUMAR VINUBHAI PATEL,	
47773	FA/3029/2018	08/08/2018	PARVEENBHAI CHIMANBHAI VAGHRI,	MR DHRUV K DAVE	HASANBHAI KASAMBHAI MALEK,BASIRBHAI MOHAMMADBHAI MALEK,FUTURE GENERAL INS. CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
47774	FA/3031/2018	24/08/2018	BHAGVANJIBHAI KURJIBHAI BHALARA,	TATVDEEP J JANI	PUNJABHAI KARABHAI KARAVADRA,POLABHAI KARABHAI KARAVADRA,RAMABHAI KARABHAI KARAVADRA,KESHUBHAI MENANDBHAI KARAVADRA,RAJUBHAI MENANDBHAI KARAVADRA,PUTIBEN MENANDBHAI KARAVADRA	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47775	FA/3033/2018	08/08/2018	HARISHBHAI NAGINBHAI PATEL,	MR ADIL R MIRZA	JIGNESHBHAI RAMANBHAI PATEL,SHOBHNABEN PRAKASHKUMAR PATEL,MAYURBHAI CHANDRAKANTBHAI PATEL,LAXMIBEN WD/O NAGINBHAI DAHYABHAI PATEL,KANAIYABHAI NAGINBHAI PATEL,MANHARBHAI NAGINBHAI PATEL	,MR ASPI M KAPADIA,VIRAL K SHAH,TURMISH B KANIYA
47776	FA/3035/2018	15/10/2019	MITALI ROY WD/O DEBABRATA ROY,SETANJAN ROY	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	KASHINATH SHIVSHANKAR GIRI,GOPAL RAMAN NAYAR,THE ORIENTAL INSURANCE COMPANY LTD.,	RULE SERVED,(MR MAULIK J SHELAT)
47777	FA/3047/2018	20/09/2018	GHISI WD/O BHAVARLAL,	KAUSHAL S JANI	UNION OF INDIA,	
47778	FA/3063/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHLAL JERAMBHAI SAKARIYA,	RULE SERVED
47779	FA/3064/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSHOTTAM DANABHAI,	RULE SERVED
47780	FA/3065/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENTIBHAI MADHAVBHAI,MAGANBHAI MADHAVBHAI,KESHUBHAI MADHAVBHAI	RULE SERVED
47781	FA/3067/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JENTILAL MADHAV,MAGANBHAI MADHAV,KESUBHAI MADHAV	RULE SERVED
47782	FA/3068/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSINHBHAI DANABHAI,	UNSERVED EXPIRED (R)
47783	FA/3069/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVA DANABHAI,	UNSERVED EXPIRED (R)
47784	FA/3070/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVISHANKER DANABHAI,	UNSERVED EXPIRED (R)
47785	FA/3071/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARILAL RANCHHODBHAI,	UNSERVED EXPIRED (R)
47786	FA/3072/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI JESHANKARBHAI,	RULE SERVED
47787	FA/3073/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRDHARBHAI JESHANKARBHAI,	RULE SERVED
47788	FA/3074/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHASHANKER BHIMJIBHAI,	RULE SERVED
47789	FA/3076/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL RANCHODBHAI,	RULE SERVED
47790	FA/3077/2018	08/01/2019	STATE OF GUJARAT,ASSISTANT COLLECTOR SHRI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LABHUBEN HARIBHAI,MAHENDRABHAI HARIBHAI,JITENDRA HARIBHAI	RULE SERVED
47791	FA/3078/2018	27/08/2018	WASIM SHAMSHULHAK SHAIKH,	MR RATHIN P RAVAL	UNION OF INDIA,	MS ARCHANA U AMIN
47792	FA/3079/2018	27/08/2018	WASIM SHAMSHULHAK SHAIKH,	MR RATHIN P RAVAL	UNION OF INDIA,	MS ARCHANA U AMIN
47793	FA/3087/2018	07/09/2018	PATEL RATILAL GOPALDAS FATHER OF DECEASED JAYESHKUMAR RATILAL PATEL,PATEL NIRMALABEN @ VIMLABEN RATILAL, MOTHER OF DECD. JAYESHKUMAR RATILAL PATEL,PATEL PARULBEN RATILAL, SISTER OF DECD. JAYESHKUMAR RATILAL PATEL	MR JM BAROT	PATEL PRAVINBHAI VITTHALBHAI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
47794	FA/3092/2018	15/10/2018	MINAXIBEN ARVINDCHANDRA BHATT,	MR PREMAL S RACHH	NARENDRABHAI KANAIYALAL KAPUPARA,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,ARJAN BACHUBHAI RABARI	,MR. RAHUL R DHOLAKIA
47795	FA/3099/2018	01/11/2018	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAROJBEN ANILBHAI PRAJAPATI (KAPADIYA),MINOR HEMANG ANILBHAI PRAJAPATI,MINOR VISHAL ANILBHAI PRAJAPATI,LAXMANBHAI REVABHAI DESAI,RUPABHAI BHIMABHAI TARGARA (RABARI)	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47796	FA/3105/2018	17/10/2018	MOHEMMED RAFIK SATTAR MISTRY,	MR VA MANSURI	ABDUL RAZZAK MOHEMMED AHMED,SULEMAN IBRAHIM ITARA,THE ORIENTAL INSRUANCE COMPANY LTD	NOTICE SERVED,MR VC THOMAS
47797	FA/3108/2018	02/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	TARAL KANKUBEN MAGANBHAI,KANUBHAI VAGHABHAI PARMAR	NOTICE SERVED,MR HIMANSU M PADHYA
47798	FA/3124/2018	09/08/2018	FATMABAI SIDDIQ BAYAD,HANIF SIDDIQ BAYAD,NASHIR SIDDIQ BAYAD,RAHIMABEN LADHABHAI BAYAD(DIED DURING PENDENCY OF CLAOM PETITION)	MR. HEMAL SHAH	DRIVER OF TRUCK NO. GJ-11-W-3789,MULCHAND KAMALBHAI GAFANI,NATIONAL INSURANCE CO. LTD,GUJARAT STATE ROAD TRANSPORT CORPORATION	
47799	FA/3136/2018	18/07/2019	GUJARAT STATE ROAD TRANSPORT COPORATION,	MS SEJAL K MANDAVIA	UNION OF INDIA,DRIVER OF GSRTC BUS NO GJ18V5411 ASHOKSINGH MULRAJSINGH JADEJA	NOTICE SERVED,MR PY DIVYESHVAR
47800	FA/3146/2018	20/08/2018	JAYANTIBHAI MAGANBHAI PARMAR,	MR.HIREN M MODI	MOHANBHAI PARSOTTAMBHAI PARMAR,CHAMPAKBHAI MOHANBHAI SOLANKI,BABUBHAI MOTIBHAI DAMOR,RATABHAI BHAGUBHAI BHARVAD,THE NEW INDIA INSURANCE CO.	,MR GC MAZMUDAR,MR HG MAZMUDAR
47801	FA/3147/2018	11/12/2018	SUNILBHAI ANILBHAI GAMIT,	MR.HIREN M MODI	KALIDAS DHIRUBHAI HALPATI,HEMANTBHAI THAKORBHAI DESAI,NEW INDIA ASSURANCE CO. LTD.	,MR GC MAZMUDAR
47802	FA/3169/2018	16/10/2018	THE EXECUTIVE ENGINEER, GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF KOYABHAI BUDHABHAI PARMAR,KAPURIBEN KOYABHAI PARMAR,SHANTABEN KOYABHAI PARMAR,TARABEN KOYABHAI PARMAR,RAMANBHAI KOYABHAI PARMAR,DAHIBEN KOYABHAI PARMAR,PARVATBHAI KOYABHAI PARMAR,JASHIBEN PARVATBHAI,VISHNUBHAI PARVATBHAI,HEERABEN PARVATBHAI,VITTHALBHAI PARVATBHAI,STATE OF GUJARAT	,MR VIMAL A PUROHIT
47803	FA/3170/2018	16/10/2018	THE EXECUTIVE ENGINEER, GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF SHANABHAI BUDHABHAI PARMAR,BABLIBEN SHANABHAI PARMAR,GIRVABHAI SHANABHAI PARMAR,KOKILABEN SHANABHAI PARMAR,BHALABHAI SHANABHAI PARMAR,STATE OF GUJARAT	
47804	FA/3171/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KANUBHAI KODARBHAI KHANT,	MR VIMAL A PUROHIT
47805	FA/3172/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF RAVJIBHAI KODARBHAI KHANT,SHARDABEN RAVJIOBHAI KHANT,ARVINDBHAI RAVJIBHAI KHANT,PRAVINBHAI RAVJIBHAI KHANT,KIRTIBHAI RAVJIBHAI KHANT	
47806	FA/3173/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	RANGITABHAI KODARBHAI KHANT,	MR VIMAL A PUROHIT
47807	FA/3174/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	SAMANTBHAI KODARBHAI KHANT,	MR VIMAL A PUROHIT
47808	FA/3175/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	NARVATBHAI BIJALBHAI PARMAR,BHARATBHAI BIJALBHAI PARMAR,BALUBHAI BIJALBHAI PARMAR,LEELABEN MANGALBHAI PARMAR,SHAILESHBHAI MANGALBHAI PARMAR,RAJESHBHAI MANGALBHAI PARMAR,NARVATBHAI BIJALBHAI	,MR VIMAL A PUROHIT
47809	FA/3176/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHAIJIBHAI RATNABHAI PARMAR,	MR VIMAL A PUROHIT
47810	FA/3177/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF KABHAIBHAI MOTIBHAI KHANT,CHHAGANBHAI KABHAIBHAI KHANT,KALABHAI KABHAIBHAI KHANT,SAVITABEN KABHAIBHAI KHANT,BHAYJIBHAI KABHAIBHAI KHANT,RAVJIBHAI KABHAIBHAI KHANT,BACHUBHAI KABHAIBHAI KHANT,BUDHABHAI KABHAIBHAI KHANT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47811	FA/3178/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	GOVINDBHAI DAHYABHAI KHANT,	
47812	FA/3179/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	DAHYABHAI SOMABHAI MAHERA,	MR VIMAL A PUROHIT
47813	FA/3180/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF CHHOTABHAI DAHYABHAI KHANT,BAIJIBEN CHHOTABHAI KHANT,SUDHABEN CHHOTABHAI KHANT,JASWANTBHAI CHHOTABHAI,SONIBEN CHHOTABHAI KHANT,RAMEELABEN CHHOTABHAI KHANT,REKHABEN CHHOTABHAI KHANT	
47814	FA/3181/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KAMLABEN SHANABHAI MEHRA,	MR VIMAL A PUROHIT
47815	FA/3182/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHIKHABHAI GIRDHARBHAI KHANT,	MR VIMAL A PUROHIT
47816	FA/3183/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF RAMABHAI MANGALBHAI KHANT,SHAVITABEN RAMABHAI KHANT,MAHENDRABHAI RAMABHAI KHANT,NEETABEN RAMABHAI KHANT,NARENDRABHAI RAMABHAI KHANT	
47817	FA/3184/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF VAJABHAI MANGALBHAI KHANT,RAJESHBHAI VAJABHAI KHANT,SURAJBEN VAJABHAI KHANT,SUDHABEN VAJABHAI KHANT	
47818	FA/3185/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	CHHATRASINH GIRDHARBHAI KHANT,	MR VIMAL A PUROHIT
47819	FA/3186/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,DECD. RAVJIBHAI KODARBHAI KHANT	MR DIPAK R DAVE	LEGAL HEIRS OF KODARBHAI RUMALBHAI KHANT,KASHIBEN KODARBHAI KHANT,SURAJBEN KODARBHAI KHANT,KANUBHAI KODARBHAI KHANT,ANANDIBEN KODARBHAI KHANT,RAGITBHAI KODARBHAI KHANT,DECD. RAVJIBHAI KODARBHAI KHANT,SAMATBHAI KODARBHAI KHANT,SHARDABEN RAVJIBHAI KHANT,ARVINDBHAI RAVJIBHAI KHANT,PRAVINBHAI RAVJIBHAI KHANT,KIRTIBHAI RAVJIBHAI KHANT	
47820	FA/3187/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF ISHWARBHAI MANGALBHAI KHANT,KOKILABEN ISHWARBHAI KHANT,SHOBHNABEN ISHWARBHAI KHANT,HANSABEN ISHWARBHAI KHANT,MITULBHAI ARVINDBHAI KHANT(MINOR) HANSABEN GUARDIAN OF MITULBHAI	
47821	FA/3188/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	UDABHAI DAHYABHAI KHANT,	
47822	FA/3189/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF NARVATSINH RAVESINH RAULJI,	
47823	FA/3190/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF GULABBHAI BHEMABHAI KHANT,SHANTABEN GULABBHAI KHANT,VIKRAMSINH GULABBHAI KHANT,KAILASHBEN GULABBHAI KHANT,MAYABEN GULABBHAI KHANT,DAXABEN GULABBHAI KHANT,HANSABEN GULABBHAI KHANT	
47824	FA/3191/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	MEHTABSINH GULABSINH RAULJI,	
47825	FA/3192/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	JITENDRASINH JASWANTSINH RAULJI,	
47826	FA/3193/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF LAKHIBEN GULABBHAI PARMAR,CHANCHLABEN GULABBHAI PARMAR,DIVABEN GULABBHAI PARMAR,SHANTABEN GULABBHAI PARMAR,SANKALBEN GULABBHAI PARMAR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47827	FA/3194/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KESARISINH UDESINH RAULJI,	
47828	FA/3196/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF UDABHAI BHEMABHAI KHANT,RATILAL UDABHAI KHANT,MANJULABEN UDABHAI KHANT	
47829	FA/3197/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF PRABHATBHAI BHEMABHAI KHANT,SHIVIBEN PRABHATBHAI KHANT,CHATRASINH PRABHATBHAI KHANT,CHACHALBEN PRABHATBHAI KHANT,KAMLABEN PRABHATBHAI KHANT	
47830	FA/3198/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	SHANTABEN MOHANBHAI KHANT,	MR VIMAL A PUROHIT
47831	FA/3199/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	DESAIBHAI BHEMABHAI KHANT,	MR VIMAL A PUROHIT
47832	FA/3200/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BALWANTBHAI DAHYABHAI KHANT,	
47833	FA/3201/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF CHANDUBHAI BHEMABHAI KHANT,MEENABEN CHANDUBHAI KHANT,SAROJBEN CHANDUBHAI KHANT,JAYENDRABHAI CHANDUBHAI KHANT,SHOBHNABEN JAYENDRABHAI KHANT,KULDEEPKUMAR JAYENDRABHAI KHANT,NISHABEN JAYENDRABHAI KHANT	
47834	FA/3202/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	JASHIBEN BHARATBHAI KHANT,	MR VIMAL A PUROHIT
47835	FA/3203/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	RAJENDRASINH MAKANSINH RAULJI,	
47836	FA/3204/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	DAHYABHAI RUMALBHAI KHANT,	
47837	FA/3206/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHUPENDRASINH LAXMANSINH RAULJI,	
47838	FA/3207/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	SANJAYBHAI TAKHATSINH RAULJI,	
47839	FA/3208/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF PRATAPSINH MANSINH SOLANKI,DEVUBA PRATAPSINH SOLANKI,VANRAJSINH PRATAPSINH SOLANKI,KHUMANSINH PRATPSINH SOLANKI	
47840	FA/3209/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF RUGNATHSINH MANSINH RAULJI,SAJJANBEN RUGNATHSINH RAULJI,BHARATSINH RUGNATHSINH RAULJI,KIRITSINH RUGNATHSINH RAULJI,RAMEELABEN MAKANSINH SOLANKI	,MR VIMAL A PUROHIT
47841	FA/3210/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	MAKANSINH UDESINH RAULJI,	
47842	FA/3211/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	TAKHATSINH MANSINH RAULJI,	MR VIMAL A PUROHIT
47843	FA/3213/2018	16/10/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	VIKRAMSINH LAXMANSINH RAULJI,	
47844	FA/3214/2018	09/08/2018	THE NEW INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MALAYBHAI DINUBHAI DAVE,RENUKABEN MALAYBHAI DAVE,JITENDRASINH MADHUSINH RATHOD,BHIKHABHAI MAFATLAL PATEL	
47845	FA/3215/2018	10/12/2018	DR. BHAGWANBHAI BALUBHAI ROY,	A B PATEL	VIKRAMBHAI SURABHAI KAMALIYA,BHARATBHAI DADUBHAI KAMALIYA	NOTICE SERVED
47846	FA/3216/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KARANSINH UDESINH RAULJI,	
47847	FA/3217/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHAGVANSINH UDESINH RAULJI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47848	FA/3218/2018	16/10/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	RAJENDRASINH UDESINH RAULJI,	
47849	FA/3219/2018	30/11/2018	OWNER OF TATA MATADOOR NO. GJ-1 G-6453, POSTAL DEPARTMENS VEHICLE NO.14, MANAGER,	(MR NIRZAR S DESAI)	MANISH DEVENDRABHAI PATERIYA,DEVENDRABHAI SHRIRAM PATERIYA,NATIONAL INSURANCE COMPANY LTD.,MANILAL KHEMABHAI PARMAR	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS
47850	FA/3254/2018	14/08/2018	MS. AJAY FOUNDRIES,		REGIONAL DIRECTOR, ESI CORPORATION,RECOVERY OFFICER (MAMLATDAR)	,MR SACHIN D VASAVADA
47851	FA/3258/2018	11/09/2018	PATEL HARESHBHAI MAGANBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47852	FA/3260/2018	11/09/2018	PATEL MENABEN WD/O VITTHALBHAI JESINGBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
47853	FA/3268/2018	20/08/2018	SHRI R TANIKASELVAM,SHRI P. SHRIRAMAN	MR. MANASVI THAPAR	SHRI K SHANMUGAM,SHRI JAGANNATH M NAYKAR,SHRI GANPATI G MUDALIYAR	,MR VISHAL T. PATEL
47854	FA/3269/2018	13/08/2018	UNION OF INDIA,	MS ARCHANA U AMIN	GUJARAT ELECTRICITY BOARD,	,MR DIPAK R DAVE
47855	FA/3270/2018	11/09/2018	PATEL BIPINKUMAR MAGANBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED
47856	FA/3271/2018	19/09/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	MR ANKIT Y BACHANI	JOSHANABEN D/O BHIKHABHAI TRIBHOVANBHAI PATEL,MANULABEN D/O BHIKHABHAI TRIBHOVANBHAI PATEL,DHANLAXMIBEN D/O BHIKHABHAI TRIBHOVANBHAI PATEL,PARULBEN D/O BHIKHABHAI TRIBHOVANBHAI PATEL,MINAXIBEN D/O BHIKHABHAI TRIBHOVANBHAI PATEL,DEVENDRABHAI JAYRAMBHAI PATEL,KAILASHBEN WD/O HASMUKHBHAI PATEL,CHIRAGBHAI HASMUKHBHAI PATEL,HETALBEN HASMUKHBHAI PATEL,ANSUYABEN HASMUKHBHAI PATEL	VIVAN T SHAH,UTSAV P PARIKH
47857	FA/3272/2018	19/09/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	MR ANKIT Y BACHANI	MAHESHBHAI NAGESHWARBHAI JOSHI,	VIVAN T SHAH,UTSAV P PARIKH
47858	FA/3273/2018	19/09/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	MR ANKIT Y BACHANI	ANSUYABEN ALIAS ANSOYABEN D/O BHAGWANBHAI PATEL,CHETNABEN D/O BHAGWANBHAI PATEL,BHAVNABEN D/O BHAGWANBHAI PATEL	VIVAN T SHAH,UTSAV P PARIKH
47859	FA/3275/2018	11/09/2018	PATEL ASHOKBHAI SOMABHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47860	FA/3276/2018	11/09/2018	LAVAR MOHANBHAI RAMABHAI,LAVAR AMRUTBHAI RAMABHAI,LAVAR MANEKBEN RAMABHAI,LAVAR SHARDABEN RAMABHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47861	FA/3277/2018	11/09/2018	PATEL NARSINHBHAI JESINGBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE NOT RECD BACK
47862	FA/3279/2018	11/09/2018	L.H. OF DECEASED VIKRAMBHAI MAGANBHAI PATEL,SUNITABEN VIKRAMBHAI PATEL WD/O VIKRAMBHAI MAGANBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47863	FA/3281/2018	30/08/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	JIVUBEN CHHANABHAI SOLANKI,BHAVESHBHAI CHHANABHAI SOLANKI,VIPUL CHHANABHAI SOLANKI,MAHESH BHIKHABHAI SANKHAT	
47864	FA/3283/2018	17/09/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	RAJIYABEGAM BADARIALAM PATHAN,MINOR ASIFA BADARIALAM PATHAN,MINOR ASHIKA BADARIALAM PATHAN,MUKTARKHAN MUNSIRAJA PATHAN,UMTULNISHA MUKTARKHAN PATHAN,YASINKHAN YUSUFKHAN,GURUPRITSINGH SAINI	,MR MOHSIN M HAKIM
47865	FA/3289/2018	20/08/2018	ROHIT CHIMANLAL PATEL,	MR. PARTH H BHATT,DHARA P BHATT	M/S RELIGARE SECURITIES LIMITED,	

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47866	FA/3301/2018	27/08/2018	WASIM SHAMSHULHAK SHAIKH,	MR RATHIN P RAVAL	UNION OF INDIA,	MS ARCHANA U AMIN
47867	FA/3306/2018	11/09/2018	FANSE DEVENDRAKUMAR KRUSHNARAO,FANSE GAJENDRAKUMAR KRUSHNARAO	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47868	FA/3312/2018	24/09/2018	SANGITABEN D/O KUNDANLAL PANDYA W/O YOGESHBHAI PRAFULCHANDRA TRIVEDI,	MR M R SAIYED	YOGESHBHAI PRAFULCHANDRA TRIVEDI,	RULE NOT RECD BACK
47869	FA/3313/2018	26/11/2018	RAJSHREEBEN @ VIRAMTI WD/O RAJENDRA VAMANRAO MORE,ALPABEN VAMANRAO MORE (EXPIRED)	MR.KARNA H DHOMSE	ISMAILKHAN VALIMOHOMMAD,ANILKUMAR GOVINDDAS AGGRAWAL,UNITED INDIA INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR P P LAKHANI
47870	FA/3340/2018	25/10/2018	SBI GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DRIVER OF GJ-6-AT-4574 (NOT JOINED),PARASBEN SURESHSINH SAMARIYA,MAHESHKUMAR MANUBHAI SODHA,BABABHAI CHATURBHAI SODHA,CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,GUNVANTSINH ANDARSINH SODHA,HETALBEN GUNVANTSINH SODHA,MINOR SHILPABEN GUNVANTSINH SODHA,ANDARSINH VAJESINH SODHA	,MR MOHSIN M HAKIM
47871	FA/3341/2018	25/10/2018	SBI GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DRIVER OF GJ-6-AT-4574 (NOT JOINED),PARASBEN SURESHSINH SAMARIYA,MAHESHKUMAR MANUBHAI SODHA,BABABHAI CHATURBHAI SODHA,CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,FULIBEN ANOPBHAI SODHA,ASHOKBHAI ANOPBHAI SODHA,BHAVNABEN ANOPBHAI SODHA,GITABEN ANOPBHAI SODHA,CHANDABEN BABABHAI SODHA	,MR MOHSIN M HAKIM
47872	FA/3346/2018	07/01/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	RAJENDRA MADHUSUDANBHAI MAHANTO,VIJAYBHAI DHIRUBHAI RATHOD,NEW INDIA ASSURANCE COMPAY LIMITED,DHIRUBAHI RANCHHODBHAI RATHOD	
47873	FA/3360/2018	14/10/2019	BHAIRULAL NARAYANLAL KUMAVAT,	MS SNEHA A JOSHI,MR TUSHARKUMAR R UPADHYAY	SUMANBEN DALCHAND KUMAVAT,	MR SM SHUKLA,MR C S SHUKLA
47874	FA/3363/2018	17/09/2018	ROYAL SUNDARAM GENERAL INSURANCE CO LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	GANPATBHAI KANABHAI PARMAR,VIJAYKUMAR ANOPSINH RATHOD	
47875	FA/3367/2018	27/08/2018	JETHA VALA VANKAR,	MR. HEMAL SHAH	MANILAL DAYALAL SOLANKI,SANJAY PARSHURAM VAISHNAV,THE NEW INDIA ASSURANCE CO. LTD.	,MR YOGI K GADHIA
47876	FA/3368/2018	27/08/2018	GELABHAI HIRABHAI SONDARVA L.H. OF DECD. MOHAN GELABHAI SONDARVA,CHAMPABEN GELABHAI SONDARVA L.H. OF DECD. MOHAN GELABHAI SONDARVA,MALIBEN GELABHAI SONDARVA L.H. OF DECD. MOHAN GELABHAI SONDARVA	MR PREMAL S RACHH	SURESHBHAI M DOSHI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY,HANIF TAJ MAHAMAD BLOCH	,(MR MAULIK J SHELAT)
47877	FA/3371/2018	01/04/2019	KOKILABEN DHANAJI THAKOR,RIDDHI DHANAJI THAKOR,BHALIBEN CHHANAJI THAKOR	,MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	MS ARCHANA U AMIN
47878	FA/3372/2018	01/04/2019	RIDDHIBEN BHAVINBHAI DESAI,BHARATBHUSAN KUNJBHAI DESAI,KALABEN BHARATBHUSHAN DESAI	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	MS ARCHANA U AMIN
47879	FA/3373/2018	01/04/2019	HAJARISINH PITHASINGH,ANSIDEVI HAJARISINGH	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	MS ARCHANA U AMIN
47880	FA/3374/2018	03/12/2018	MUKESHBHAI BHARATBHAI SHAH,	NISHIT A BHALODI	TRANSPORT MANAGER, AHMEDABAD MUNICIPAL TRANSPORT SERVICE,,	MR HS MUNSHAW
47881	FA/3376/2018	07/12/2018	MINABEN W/O NITINKUMAR MUKUNDRAI RAVAL D/O BHANUSHANKAR JOSHI,	MR IM PANDYA	NITINKUMAR MUKUNDRAI RAVAL,	MR PARTH D PATEL

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47882	FA/3382/2018	16/10/2018	BHADRAKANT CHIMANLAL PARMAR,	MR NM KAPADIA	SARLABEN LALLUBHAI NAYAK W/O INDRAJIT DESAI,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,LALLUBHAI PARBHUBHAI NAYAK,SAVITABEN LALLUBHAI NAYAK,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,LALLUBHAI PARBHUBHAI NAYAK,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI	,GOVERNMENT PLEADER,MR MANAN A SHAH
47883	FA/3383/2018	16/10/2018	NIMISH MAHENDRA KAPADIA,HEMAL MAHENDRA KAPADIA	MR NIRAV C SANGHAVI	SARLABEN LALLUBHAI NAYAK W/O INDRAJIT DESAI,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,LALLUBHAI PARBHUBHAI NAYAK,SAVITABEN LALLUBHAI NAYAK,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,LALLUBHAI PARBHUBHAI NAYAK,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI	,GOVERNMENT PLEADER,MR MANAN A SHAH
47884	FA/3384/2018	16/10/2018	NIMISH MAHENDRA KAPADIA,HEMAL MAHENDRA KAPADIA	MR NIRAV C SANGHAVI	SARLABEN LALLUBHAI NAYAK W/O INDRAJIT DESAI,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER,MR MANAN A SHAH
47885	FA/3386/2018	24/09/2018	BABUBHAI DAHYABHAI PARMAR,	MR JIGAR P RAVAL	BIPINBHAI MANIBHAI PATEL,GEETABEN BIPINBHAI PATEL	
47886	FA/3390/2018	20/12/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD,	MR. ALKESH N SHAH	SUSHILABEN WD/O AVANTILAL MOHANLAL CHAUDHARY,NANABHAI JAVABHAI DAMOR,ASHOK RAJARAM DAVE,GUNVANTBHAI RAJARAM DAVE,THE NEW INDIA ASSURANCE CO. LTD.,LEGAL HEIR OF LATE AVANTILAL MOHANLAL CHAUDHARY,MANISHBHAI AVANTILAL CHAUDHARY,LALITBHAI AVANTILAL CHAUDHARY,PAVANBHAI AVANTILAL CHAUDHARY	,(MR MAULIK J SHELAT),DHARITRI PANCHOLI,MR.DARSHAN A. DAVE

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47887	FA/3399/2018	17/10/2019	JANI DIMPALBEN HIMANSHUBHAI,	KAASH K THAKKAR	THAKOR SHAMBHUJI RUPSINHJI,THAKOR KANUJI MAFAJI,NATIONAL INSURANCE CO. LTD.	,MR SUNIL B PARIKH
47888	FA/3401/2018	10/09/2018	MADANBEN JAGUBHAI PATEL,DENISHABEN MAHESHBHAI PATEL	MR.HIREN M MODI	ISHWARBHAI LAXMANBHAI KAMBLE,BIKKI AJITSING ZANDE,NEW INDIA INSURANCE COMPANY LTD	,MR SANDIP C SHAH
47889	FA/3403/2018	28/12/2018	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	VAGHAJI DHIRAJI MAJIRANA,MOTIBHAI ALIBHAI MAMI,KARSHANBHAI MAVABHAI PATEL	,MR NIRAV K PADHIYAR
47890	FA/3407/2018	28/06/2019	RAMESHBHAI SUKHABHAI PARMAR (L.H. OF DECD. SAGAR RAMESHBHAI PARMAR),GITABEN RAMESHBHAI PARMAR,NAYNABEN RAMESHBHAI PARMAR,MINOR AKASH RAMESHBHAI PARMAR	MR HS MUNSHAW	DHARMENDRASINH NATUBHA CHAUHAN,BHARATSINH ABHESINH CHAUHAN,IFFCO TOKYO GENERAL INSURANCE CO. LTD.	NOTICE SERVED,MR PALAK H THAKKAR
47891	FA/3409/2018	26/11/2018	HARIBHAI SOMABHAI RABARI,	MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN	RABARI MOGHIBEN D/O JAGDISHBHAI RABARI,	NOTICE SERVED
47892	FA/3413/2018	10/09/2018	NATIONAL INSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	DADUJI ODHARJI THAKOR (VAGHELA),LAXMIBEN DADUJI THAKOR (VAGHELA),MANUBHAI GOVINDBHAI VAGHELA	,MR.HIREN M MODI
47893	FA/3416/2018	22/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PURANLAL PANCHAMLAL MAHAVAR,ANUBEN PURANLAL MAHAVAR (DELETED),MINOR CHANDRIKABEN RAJESHBHAI	DELETED,MR KRUNAL R SAKSENA,MS KHUSHBU M AMLANI
47894	FA/3425/2018	22/08/2019	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RANJANBEN JITENDRABHAI SHAH,JITENDRA KESHAVLAL SHAH	NOTICE SERVED,MR GAUTAM H GADHAVI,JIGNESHKUMAR M NAYAK
47895	FA/3426/2018	03/10/2018	RAJKUMARI KISHORRAM GOD,KISHORRAM SHIDHARIRAM GOD	MR H M SHAH,MR KUNAL S SHAH	SHAHAN HOHHAMAD RAMZANKHAN MEV,NAKUL SHARMA,THE ORIENTAL INSURANCE CO. LTD	,MR TANMAY B KARIA
47896	FA/3427/2018	07/09/2018	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	DEVJIBHAI MEGHABHAI PARMAR,KANJIBHAI RAJABHAI MEMAKIYA	,HCLS COMMITTEE,MR. HARDIK C THAKKAR
47897	FA/3452/2018	25/02/2019	DHARMISHTABEN D/O RAMESHBHAI BUDHABHAI W/O JATINBHAI KANTIBHAI CHAUHAN,	MR SURESH B BHATT	JATINBHAI KANTIBHAI CHAUHAN,	A N KADRI,DARSHIT R BRAHMBHATT
47898	FA/3484/2018	11/09/2018	HAJUBEN HABIBBHAI VARIYA,YUNUS HABIBBHAI VARIYA	,MR.HIREN M MODI	ABDULVAHID ABDULRAZAK SHEIKH,THE ORIENTAL INSURANCE CO. LTD.	MR VIBHUTI NANAVATI
47899	FA/3488/2018	18/08/2020	TALSHIBHAI POPATBHAI GADHIA L.H. OF DECD. POPATBHAI PARBATBHAI GADHIA,MAVJIHAI POPATBHAI GADHIA	NISHIT A BHALODI	JETHALAL SHIVLAL TERAIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
47900	FA/3491/2018	06/12/2018	SAVITABEN VISHNUBHAI NAYI,	MR.HIREN M MODI	SANIKAR FALJIM BAKRA (DELETED),AMARSHIV CONSTRUCTION COMPANY THROUGH MANAGING DIRECTOR ASHOKBHAI M. PATEL,THE NEW INDIA ASSURANCE CO. LTD.,	,MR AJAY R MEHTA
47901	FA/3492/2018	06/12/2018	BHAVESHBHAI VISHNUBHAI NAYI,	MR.HIREN M MODI	SANIKAR FALJIM BAKRA (DELETED),AMARSHIV CONSTRUCTION COMPANY THROUGH MANAGING DIRECTOR ASHOKBHAI M. PATEL,THE NEW INDIA ASSURANCE CO. LTD.,	,MR AJAY R MEHTA,MR.NANDISH H THACKAR
47902	FA/3493/2018	06/12/2018	ANJANABEN VISHNUBHAI NAYI,	MR.HIREN M MODI	SANIKAR FALJIM BAKRA (DELETED),AMARSHIV CONSTRUCTION COMPANY THROUGH MANAGING DIRECTOR ASHOKBHAI M. PATEL,THE NEW INDIA ASSURANCE CO. LTD.	,MR AJAY R MEHTA,MR.NANDISH H THACKAR
47903	FA/3494/2018	06/12/2018	PARULBEN PRAHLADBHAI PRAJAPATI,	MR.HIREN M MODI	SANIKAR FALJIM BAKRA (DELETED),AMARSHIV CONSTRUCTION COMPANY THROUGH MANAGING DIRECTOR ASHOKBHAI M. PATEL,THE NEW INDIA ASSURANCE CO. LTD.	,MR AJAY R MEHTA,MR.NANDISH H THACKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47904	FA/3495/2018	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	MUSTUFA MOHAMMED KALOLIYA,BHARWAD DEVKARANBHAI KALUBHAI,SHANTABEN W/O SOMABHAI BARIYA,RAJENDRABHAI SOMABHAI BARIYA	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)
47905	FA/3497/2018	06/12/2018	JAYESHBHAI VISHNUBHAI NAYI,	MR.HIREN M MODI	SANIKAR FALJIM BAKRA (DELETED),AMARSHIV CONSTRUCTION COMPANY THROUGH MANAGING DIRECTOR ASHOKBHAI M. PATEL,THE NEW INDIA ASSURANCE CO. LTD,.	,MR AJAY R MEHTA
47906	FA/3500/2018	08/10/2018	PATEL PASHOTTAMBHAI GOPALBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47907	FA/3501/2018	08/10/2018	PATEL JASHODABEN KANJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47908	FA/3502/2018	08/10/2018	PATEL ARVINDBHAI MAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47909	FA/3503/2018	08/10/2018	PATEL JIGNESHKUMAR KESHAVLAL,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47910	FA/3504/2018	08/10/2018	PATEL HIRENKUMAR KESHAVLAL,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47911	FA/3505/2018	08/10/2018	PATEL SAVDASBHAI VASHRAMBHAI,	,MS ARCHANA U AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47912	FA/3506/2018	08/10/2018	PATEL SHAILESHKUMAR KESHAVLAL,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47913	FA/3507/2018	08/10/2018	PATEL CHIMANBHAI NANJIBHAI,	,MS ARCHANA U AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47914	FA/3508/2018	08/10/2018	PATEL SAVJIBHAI NAGJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47915	FA/3509/2018	08/10/2018	PATEL BIHARIBHAI SAVJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47916	FA/3510/2018	08/10/2018	PATEL NARANBHAI ARJANBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47917	FA/3511/2018	08/10/2018	HEIR OF PATEL JETHABHAI VALJIBHAI, PATEL MANIBHAI JETHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47918	FA/3512/2018	08/10/2018	PATEL CHHAGANBHAI LAGHGHABHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47919	FA/3513/2018	08/10/2018	PATEL MANIBHAI JETHABHAI,	MS ARCHANA U AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47920	FA/3514/2018	08/10/2018	PATEL VITTHALBHAI CHHAGANBHAI,PATEL DHANSUKHBHAI CHHAGANBHAI	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47921	FA/3515/2018	08/10/2018	PATEL KANJIBHAI HIRJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47922	FA/3516/2018	08/10/2018	PATEL KANJIBHAI HIRJIBHAI,	MS ARCHANA U AMIN,HIMANSHU J AMIN	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47923	FA/3519/2018	11/09/2018	L.H. OF DECEASED RAVAL JIVABHAI VALABHAI,RAVAL TEJALBEN KANTIBHAI D/O MAGANBHAI VALABHAI RAVAL,RAVAL RAMANBHAI VALABHAI,L.H. OF DECEASED RAVAL MAGANBHAI VALABHAI,RAVAL TEJALBEN KANTIBHAI D/O MAGANBHAI VALABHAI RAVAL,RAVAL RAMANBHAI VALABHAI,RAVAL MANGUBEN JIVABHAI,RAVAL SOMIBEN JIVABHAI,RAVAL KALIBEN JIVABHAI W/O AMBALAL HIRABHAI,MINABEN JIVABHAI RAVAL,KANTABEN JIVABHAI RAVAL,CHATURBEN MAGANBHAI RAVAL,AMRUTBHAI MAGANBHAI,BABUBHAI MAGANBHAI RAVAL	,MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER, SUJLAM SUFLAM SPREADING CANAL, DIVISION 1,	GOVERNMENT PLEADER
47924	FA/3523/2018	09/03/2019	THE GOVERNMENT THROUGH DEPUTY SECRETARY NWRWS AND KALPSAR DEPARTMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF KODHABHAI BABABHAI,GANGABEN KHODABHAI,LAXMIBEN KHODABHAI,KANUBHAI KHODABHAI,RAMESHBHAI KHODABHAI,BADARBHAI KHODABHAI	,MR VIJAY N RAVAL
47925	FA/3526/2018	12/09/2018	RAJNIKANT NATWARLAL THAKKAR,MINOR KAVYA RAJNIKANT THAKKAR	MR P P MAJMUDAR,KAUSHAL H PATEL	FALGUNI RAJNIKANT THAKKAR,	DS AFF.NOT FILED (N)
47926	FA/3532/2018	12/09/2018	UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	JASUBEN GOVINDBHAI VAGHELA,KANJIBHAI RAJABHAI MEMAKIYA	,HCLS COMMITTEE,MR. HARDIK C THAKKAR
47927	FA/3538/2018	12/09/2018	THE NEW INDIA ASSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	RASIKBHAI TALSHIBHAI ANDHAN,SAVJIBHAI JADAVBHAI VADHVANA	
47928	FA/3541/2018	13/09/2019	FUTURE GENERALI INDIA INSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHARATBHAI CHATURBHAI PATELIYA,MANABHAI GANABHAI BHUNETAR,SUMITRABEN PARSINGBHAI PARMAR,UNITED INDIA INSURANCE CO. LTD.,,SARDARBHAI KALUBHAI PAGI	NOTICE SERVED,MR PALAK H THAKKAR
47929	FA/3544/2018	12/09/2018	THE NEW INDIA ASSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANOJKUMAR BHUDARBHAI CHUNARA,GOHIL MANOJKUMAR KALUBHAI,JAMALBHAI USMANBHAI HINGOJIYA	
47930	FA/3606/2018	13/02/2019	GENERAL MANAGER,	MR RC JANI	VAGHELA JASHUBEN TAKHUJI,VISHNUBEN TAKUJI VAGHELA,GHANSHYAMSINH TAKHUJI VAGHELA,MADHUBA TAKHUJI VAGHELA,VIJAYSINH TAKHUJI VAGHELA,SPECIAL LAND ACQUISITION OFFICER (ONGC)	,RULE SERVED,MS.SHIVANI V TRIVEDI
47931	FA/3610/2018	27/11/2018	SHRI VISUBHAI BHAICHAND PATEL,SHRI SUNIL VISUBHAI PATEL,SHRI ASHOK VISUBHAI PATEL,SHRI ATUL VISUBHAI PATEL	MR KM PARIKH	THE STATE BANK OF INDIA,KOTAK MAHINDRA BANK LTD.,	RULE NOT RECD BACK
47932	FA/3613/2018	12/09/2018	SONIBEN MAHESHBHAI @ MADHUBHAI GAMIT,MINOR SNEHAL MAHESHBHAI @ MADHUBHAI GAMIT,MINOR MEHUL MAHESHBHAI @ MADHUBHAI GAMIT,MAGANBHAI BHILKABHAI GAMIT,KAGDIBEN MAGANBHAI GAMIT	MR.HIREN M MODI	RAMANBHAI A. PATEL,NAVNEETBHAI NANJIBHAI LADANI,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	,MR PALAK H THAKKAR
47933	FA/3618/2018	06/12/2018	CHANDANSINH RATANSINH (KOLI) BARIA,SAMRATHBEN CHANDANSINH,RAMILABEN WD/O SHAILESHBHAI BARIA,KALAVATIBEN D/O SHAILESHBHAI BARIA,SURENDRAKUMAR SHAILESHBHAI BARIA,MAYURIKABEN D/O SHAILESHBHAI BARIA	MR. HEMAL SHAH	JAGBIRSINH CHANDARSINH JAT,SHAKUNTALAKAUR W/O SH. ISHWARSINH SARDAR,UNITED INDIA INSURANCE COMPANY LIMITED.,KARANSINH LAKHUBHAI VANJARA,URMILABEN SOMABHAI VALAND,ORIENTAL INSRUANCE COMPANY LTD	,MS SHEELA G AHUJA,MR RITURAJ M MEENA,MR VC THOMAS
47934	FA/3626/2018	25/09/2018	SANJIDA HAJI REFIKBHAI MOGAL,	MR. HEMAL SHAH	ANANTRAI PARSHOTAMBHAI MEHTA,UNITED INSURANCE COMPANY LTD.	,MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47935	FA/3631/2018	12/12/2018	LAXMIKANT SHAYMLAL SHAH,	MR MOHSIN M HAKIM	HASUBEN GANPATBHAI SOLANKI L.H. OF DECD. GANPATBHAI DHYAYABHAI SOLANKI,JYOTSANABEN GANPATBHAI SOLANKI,CHETANABEN GANPATBHAI SOLANKI,AMIT GANPATBHAI SOLANKI,SUNIT GANPATBHAI SOLANKI,BARSINGH SOMALBHAI PARMAR,BALJITSINGH JASBARSINGH,THE NEW INDIA INSURANCE COMPANY LTD (DELETED ORDER BELOW EXH.17),AMOL MADHUKAR JAMBEKAR,IFFCO TOKIO GENERAL INSURANCE COMPANY	,NOTICE SERVED,NOTICE UNSERVED,MR PALAK H THAKKAR,MR.KARNA H DHOMSE
47936	FA/3635/2018	25/09/2018	VAGHRI PUNAMBHAI ATMARAMBHAI,	MR JM BAROT	ALPESHKUMAR PARSOTTAMDAS PATEL,THAKOR BHARATBHAI BALDEVJI,PATEL CHETANKUMAR SOMABHAI,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT)
47937	FA/3637/2018	16/10/2018	PANKAJKUMAR VADILAL VARIA,	(CHETANKUMAR K SHAH)	SALAMKHAN GAFURKHAN PATHAN,UMARFAROOQ HAJI MOHMMAD PATEL,UNITED INDIA INSURANCE CO. LTD.,	,MR P P LAKHANI
47938	FA/3644/2018	09/10/2018	KIRAN TULSIBHAI,	M H CHANDARANA	REGIONAL DIRECTOR E.S.I. CORPORATION,	MR SHASHIKANT S GADE
47939	FA/3645/2018	18/09/2018	L.H. OF DECEASED BAROT GORDHANBHAI BECHARBHAI,BAROT BABUBEN GORDHANBHAI,BAROT GIRISHBHAI GORDHANBHAI,BAROT NARSINHBHAI GORDHANBHAI,BAROT JYOTSNABEN GORDHANBHAI,BAROT LALITABEN GORDHANBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
47940	FA/3661/2018	19/06/2019	SAFIKSA KASAMSA DIWAN L.H. OF THE DECD. BANUBEGAM SAFIKSA DIWAN,TAHIR HUSAIN SAFIKSA DIWAN	MR MOHSIN M HAKIM	IMTIYAZKHAN HUSENKHAN PATHAN,IRSHADHUSEN AYUBBHAI GHORI,THE NEW INDIA ASSURANCE COMPANY LTD.,	NOTICE SERVED,RULE SERVED,MR PALAK H THAKKAR
47941	FA/3662/2018	19/06/2019	SAFIKSA KASAMSA DIWAN,	MR MOHSIN M HAKIM	IMTIYAZKHAN HUSENKHAN PATHAN,IRSADHUSEN AYUBBHAI GHORI,THE NEW INDIA ASSURANCE COMPANY LTD.,	NOTICE SERVED,MR PALAK H THAKKAR
47942	FA/3672/2018	28/08/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MADHUBEN PRATAPBHAI VAGHELA,M R SHAH LOGISTIC PVT LTD,RELIANCE GENERAL INSURANCE CO LTD,SANJIYA RAHIM AANADBHAI,RMO SHRI,IFFCO TOKYO GENERAL INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MR PALAK H THAKKAR
47943	FA/3679/2018	27/09/2018	AJAN PANU PRAJAPATI,RAMPRAKASH AJANBAHI PRAJAPATI,BRIJMOHAN AJANBHAI PRAJAPATI,MAHADEV AJANBHAI PRAJAPATI,HARIRAM AJANBHAI PRAJAPATI	MR MAKBUL I MANSURI	SHIVKUMAR RAMPRAKASH PRAJAPATI,NEW INDIA ASSURANCE COMPANY LIMITED	,MR GC MAZMUDAR
47944	FA/3692/2018	26/09/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,	MS VIDHI J BHATT	KALUBHAI BHOPABHAI MAKWANA,BHIKHABHAI BHURABHAI LAKHDHIR,DULABHAI LAKHABHAI KATARIYA,NATIONAL INSURANCE COMPANY LTD,YUNUSBHAI KASAMBHAI JOGIYA,MAHEBUBBHAI IBRAHIMBHAI SORATHIYA	
47945	FA/3713/2018	18/09/2019	ZIYAUS ABDULGAFAR ANSARI,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	KANUBHAI LEKHABHAI DESAI,AHMEDABAD MUNICIPAL TRANSPORT SERVICE(AMTS)	NOTICE UNSERVED,MR HS MUNSHAW
47946	FA/3714/2018	19/09/2018	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	MR ANKIT Y BACHANI	KHODABHAI CHATURBHAI VASAVA,RAMANBHAI CHATURBHAI VASAVA,SOMABHAI CHATURBHAI VASAVA,REVABEN SOMABHAI VASAVA,LAKHIBEN SOMABHAI VASAVA,SANJAYBHAI SOMABHAI VASAVA	,SHIVAM N DIXIT,UTSAV P PARIKH
47947	FA/3716/2018	17/09/2018	KARSHANBHAI TAPUBHAI,UDESANGBHAI TAPUBHAI,MAYABEN TAPUBHAI,SAJANBEN TAPUBHAI	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	
47948	FA/3717/2018	17/09/2018	JASHMATBHAI GANDABHAI,BHAGVANBHAI GANDABHAI	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47949	FA/3736/2018	24/09/2018	UNITED INDIA INSURANCE CO.LTD,	MR PALAK H THAKKAR	PATEL MANJULABEN MOHANBHAI,VASUDEV AMRUTLAL MODI,GAURANGKUMAR HIMMATKUMAR JOSHI,VIJAYKUMAR MOHANBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO. LTD	
47950	FA/3740/2018	28/02/2020	RELIANCE GENARAL INSURANCE CO. LTD.,,	MR RATHIN P RAVAL	SEEMABEN WD/O HETALKUMAR ISHWARLAL KALAL L.H. OF DECD. HETALKUMAR ISHWARLAL KAKA,JAYABEN ISHVARLAL KALAL,ISHWARLAL CHAMPALAL KALAL,MINOR JATIN HETALKUMAR KALAL,MINOR VAIBHAV HETALKUMAR KALAL,DINESHKUMAR MOHANLAL KALAL	NOTICE SERVED
47951	FA/3742/2018	18/03/2019	SMT. KAVITA NIRAV GANDHI,	MR ANKIT SHAH	NIRAV RAJENDRAKUMAR GANDHI,	MS HINA DESAI
47952	FA/3767/2018	04/09/2019	THE STATE GOVERNMENT OF GUJARAT THROUGH DEPUTY SECRETARY N.W.R.W.S. AND KALPSAR DEPARTMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER SHREE	GOVERNMENT PLEADER, (MR NIRZAR S DESAI)	LAXMANBHAI AMRABHAI PARMAR,	MR KM SHETH
47953	FA/3768/2018	13/12/2018	BALASHANKAR PRABHURAM,JYANTIKUMAR PRATAPRAI,VIJAYKUMAR PRATAPRAI JOSHI	MR GM AMIN	DY. COLL. LAND ACQ. JUNAGADH,EXECUTIVE ENG.ERRI.AMRELI	NOTICE SERVED
47954	FA/3769/2018	13/12/2018	RAMESHBHAI SHAMBHUBHAI NAKRANI,VAJIBEN SHAMBHUBHAI NAKRANI	MR GM AMIN	DY. COLL. LAND ACQ. JUNAGADH,EXECUTIVE ENG.ERRI.AMRELI	NOTICE SERVED
47955	FA/3770/2018	13/12/2018	HARESHBHAI DHANJIBHAI,RAMESHBHAI DHANJIBHAI,MUKESHBHAI DHANJIBHAI,ASHOKBHAI DHANJIBHAI	MR GM AMIN	DY. COLL. LAND ACQ. JUNAGADH,EXECUTIVE ENG.ERRI.AMRELI	NOTICE SERVED
47956	FA/3793/2018	04/10/2018	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JITUBHAI SOMABHAI PARMAR,ARJUNSINH KALUBHAI PARMAR,NARVATBHAI MANABHAI ALIAS MANHAR PARMAR	
47957	FA/3797/2018	26/11/2018	THE NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	JAYSHREEBEN RAJBHARTHI GOSWAMI,KALPESHBHARTHI RAJBHARTHI GOSWAMI,PIYUSHBHARTHI RAJBHARTHI GOSWAMI,KRISHNABHARTHI RAJBHARTHI GOSWAMI,LABHUBEN VASANTBHAI GOSWAMI,DIPABEN RAJBHARATHI GOSWAMI,RAJKUMAR VISHVKARMA S/O RAMAVATAR VISHVKARMA,JAGMALBHAI JADAVBHAI VALA	
47958	FA/3799/2018	20/06/2019	SHRI PRAVINBHAI HIMMATLAL ACHARYA,	MR VICKY B MEHTA	SHRI OMPRAKASH BADRIPRASAD GUPTA,THE NEW INDIA INSURANCE COMPANY LTD.	NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
47959	FA/3802/2018	25/09/2018	THE GENERAL MANAGER CARGO MOTORS PVT. LTD,MANAGER (HIRE PURCAHSE) TATA ENGINEERING	MR MITESH L RANGRAS	BHARATBHAI BABUBHAI PATNI,ASHISH S. YADAV	,MR BG PATANI
47960	FA/3804/2018	25/09/2018	KHODAJI MANGAJI THAKORE (LEGAL HEIRS OF DECEASED MANGAJI MANGALJI THAKORE),JAGAJI MANGAJI THAKORE,PUNJIBEN MANGAJI THAKORE,HIRABEN MANGAJI THAKORE,MOTIBEN MANGAJI THAKORE,RESHAMABEN MANGAJI THAKORE	MR SP MAJMUDAR	LEGAL HEIRS OF DECEASED VIRAMBHAI UKABHAI BHARVAD,LEGAL HEIRS OF DECASED BHARABHAI PUNJABHAI BHARVAD,RAGHUBHAI PUNJABHAI BHARVAD,NAVGHANBHAI VIRAMBHAI BHARVAD,GOVINDBHAI VIRAMBHAI BHARVAD,RAMESHBHAI VIRAMBHAI BHARVAD,BHAVANBHAI VIRAMBHAI BHARVAD,KHIMABHAI BHARABHAI BHARVAD,CHHELABHAI BHARABHAI BHARVAD	,MR JIGAR P RAVAL
47961	FA/3814/2018	03/07/2019	SURTANBHAI NANJIBHAI KISHORI L.H. OF DECD. JUMLIBEN SURTANBHAI KISHORI,MADIABHAI SURTANBHAI KISHORI,CHHAGANBHAI SURTANBHAI KISHORI,SABURBHAI SURTANBHAI KISHORI,MANGLABHAI SURTANBHAI KISHORI,KHUMANBHAI SURTANBHAI KISHORI	(CHETANKUMAR K SHAH)	DASUBHAI KAPURABHAI KISHORI,BABLIBEN HASMUKHBHAI MORI,THE ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR HARDIK P MEHTA
47962	FA/3815/2018	12/10/2018	THE ORIENTAL INSURANCE COMPANY LTD.,	MR PALAK H THAKKAR	RANJANBEN KANUBHAI MISTRI (PANCHAL) HEIRS OF DECD. BHAVESH MISTRI,KANUBHAI SOMABHAI MISTRI (HEIRS OF DECD. BHAVESH MISTRI),RAJESHBHAI NAGJIBHAI BHARWAD,NAGJIBHAI POPATLAL BHARWAD	,MR MOHSIN M HAKIM
47963	FA/3816/2018	29/11/2018	SHRI RAMJU SULEMAN MANJOTHI,	MR. HEMAL SHAH	SHRI DAUD NOORMAMAD KURESHI,AKBARALI AMIRALI KHOJA,THE NEW INDIA INSURANCE CO. LTD.	,MR PALAK H THAKKAR
47964	FA/3819/2018	19/12/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PANCHIBEN VAGHABHAI KODIYATAR,	MS JK HINGORANI

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47965	FA/3822/2018	06/12/2018	MANISHABEN JAYESHBHAI NAYI,	MR.HIREN M MODI	SANIKAR FALJIM BAKRA (DELETED),AMARSHIV CONSTRUCTION COMPANY THROUGH MANAGING DIRECTOR ASHOKBHAI M. PATEL,THE NEW INDIA ASSURANCE CO. LTD.,	,MR AJAY R MEHTA
47966	FA/3825/2018	27/09/2018	VELABEN DINESHBHAI @ DINUBHAI KATARA,MINOR HARDIK DINESHBHAI @ DINUBHAI KATARA,SABURBHAI KAMAJIBHAI KATARA,GALABBEN SABURBHAI KATARA	MR.HIREN M MODI	MURARI SHRIRAM CHOBE,ARVIND RAMKRIPAL TIWARI,THE ORIENTAL INSRUANCE COMPANY LTD	,MR PALAK H THAKKAR
47967	FA/3827/2018	22/10/2019	VARUNDEV SHIRISHBHAI TRIVEDI,	MR D K TRIVEDI	RICHABEN VARUNDEV TRIVEDI D/O ASHWINKUMAR DAVE,	MS MAMTA R VYAS
47968	FA/3864/2018	20/11/2018	PARTIES OF GSRTC BUS NO. GJ-18Y-4601,	MRS VASAVDATTA BHATT	SAJANBEN WD/O SANJAYKUMAR SENVA,MINOR AKSHAYKUMAR SANJAYKUMAR SENVA,MINOR MINAXIBEN S SENVA,MANILAL SHANKARBHAI SENVA,LILABEN MANILAL SENVA	
47969	FA/3868/2018	04/10/2018	THE UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RABARI MAHESHBHAI KUBERBHAI,NASIRUDDIN KESARBHAI PATEL,RAJUBHAI MOHAMMADBHAI ALIAS MOTIBHAI GARASIA,BHAVESH AMBALAL PATEL,THE ORIENTAL INSURANCE CO. LTD	
47970	FA/3869/2018	22/04/2019	ASHWINBHAI RASIKBHAI KHORASIYA,	MR. KULDEEP D VAIDYA,MILAN R MARUTI	KAVITABEN W/O ASHWINBHAI KHORASIYA D/O PRABHUDASBHAI MAVADIYA,	HCLS COMMITTEE,MS ASHLESHA M PATEL
47971	FA/3872/2018	15/10/2018	JAGDISHBHAI MANIBHAI PATEL,	MR ZUBIN F BHARDA,TORAL M RATHOD	DALPATHBHAI DAHYABHAI PARMAR,HEIRS OF LATE KESHAVBHAI DAHYABHAI PARMAR,HEIRS OF LATE AMBALAL DAHYABHAI PARMAR,RATILAL DAHYABHAI PARMAR,HEIRS OF LATE GANPATBHAI DAHYABHAI PARMAR,RAMESHBHAI DALPATBHAI DAHYABHAI PARMAR,LAND ACQUISITION OFFICER,STATE OF GUJARAT,PUNJIBEN KESHAVBHAI,VINODBHAI KESHAVBHAI,RAJUBHAI KESHAVBHAI,GEETABEN KESHAVBHAI,SAVITABEN AMBALAL,BHAVNABEN AMBALAL,MUKESHBHAI AMBALAL,NILESHBHAI AMBALAL,SANTOKBEN AMBALAL,VIJAYBHAI AMBALAL,BAIRAJBEN GANPATBHAI,HITESHBHAI GANPATBHAI,UMEDBHAI GANPATBHAI	,MR DHRUV K DAVE
47972	FA/3881/2018	01/10/2018	POPATBHAI JIVABHAI PANCHANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47973	FA/3884/2018	08/10/2018	RAMJIBHAI BALUBHAI NAKRANI,VINUBHAI BALUBHAI NAKRANI	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47974	FA/3885/2018	08/10/2018	RAMESHBHAI GOKALBHAI NAKRANI,ARJANBHAI GOKULBHAI NAKRANI	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47975	FA/3886/2018	08/10/2018	KESHUBHAI MAVJIBHAI NAKRANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK
47976	FA/3887/2018	08/10/2018	VALLABHBHAI GANGDASBHAI PANCHANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47977	FA/3889/2018	08/10/2018	RATILAL RANCHHODBHAI NAKRANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47978	FA/3892/2018	08/10/2018	PRAVINBHAI SHANBHUBHAI NAKRANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47979	FA/3893/2018	08/10/2018	MULJIBHAI KURJIBHAI PANELIYA,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47980	FA/3912/2018	03/10/2018	LAKHMIBEN WD/O DESARBHAI RABARI (DESARBHAI DUDHA RABARI SINCE DECEASED THROUGH HIS LEGAL HEIRS),SONALBEN D/O DESARBHAI RABARI (DESARBHAI DUDHA RABARI SINCE DECEASED THROUGH HIS LEGAL HEIRS),SHYAMBHAI DESARBHAI RABARI (DESARBHAI DUDHA RABARI SINCE DECEASED THROUGH HIS LEGAL HEIRS)	JEET Y RAJYAGURU	M/S. GUARDIAN TEXTILE PRIVATE LIMITED,THE NEW INDIA ASSURANCE COMPANY. LTD.	,MR KV GADHIA
47981	FA/3914/2018	03/10/2018	SUMITRABEN HARSHADBHAI PRABHATBHAI BARIA HEIRS AND L.R. OF THE DECD. HARSHADBHAI PRABHATBHAI BARIA,MINOR HARISHKUMAR HARSHADBHAI BARIA,MINOR NITALBEN HARSHADBHAI BARIA,MINOR RESHMABEN HARSHADBHAI BARIA,MINOR NILAMBEN HARSHADBHAI BARIA,MINOR PRATIKKUMAR HARSHADBHAI BARIA,SHANTABEN WD/O PRABHATBHAI CHUNABHAI BARIA	(CHETANKUMAR K SHAH)	ANILKUMAR BHAILALBHAI PATEL,RAMANBHAI KABHAIBHAI PATEL,BAZAJ ALLIANZ INSURANCE CO.LTD.,	,(MR MAULIK J SHELAT)
47982	FA/3925/2018	04/10/2018	JAGDISHBHAI DEVIDBHAI SHIYONI,USHABEN JAGDISHBHAI SHIYONI	NISHIT A BHALODI	ASHFULLAKHAN SIKANDARKHAN PATHAN,THE NEW INDIA ASSURANCE CO. LTD.,	,MR YOGI K GADHIA
47983	FA/3926/2018	04/10/2018	NAGINBHAI GAURANGBHAI RATHOD,	(CHETANKUMAR K SHAH)	NARENDRAKUMAR SHANABHAI PARMAR,UNITED INDIA INSURANCE CO. LTD.	,MR P P LAKHANI
47984	FA/3927/2018	01/03/2019	HEIRS OF DECEASED NANALAL MANILAL SHAH,DAMYANTIBEN NANALAL SHAH,KUMAR NANALAL GHODA,PRIYANK NANALAL SHAH,JAYSHREE DHIRAJLAL SANGHVI,CHANDAN MAHENDRABHAI KOTHARI,FALGUNI RAJNIBHAI SANGHVI	MR SATYAM Y CHHAYA	HEIRS OF HARIVADAN CHUNILAL KANSARA OWNER OF ASIA ENGINEERING,KANAIYA HARIVADAN KANSARA,RAJUL HARIVADAN KANSARA	
47985	FA/3928/2018	30/10/2018	THE NEW INDIA ASSURANCE CO. LTD,	MR PALAK H THAKKAR	PARESHBHAI RAMAJI SUNDESHA(MALI),HETALBEN PARESHBHAI SUNDESHA (MALI),URMILABEN PARESHBHAI SUNDESHA(MALI),SIMABEN PARESHBHAI SUNDESHA(MALI),HIMANIBEN PARESHBHAI SUNDESHA(MALI),HITESH PARESHBHAI SUNDESHA(MALI),NARSINHBHAI NAGAJI SUNDESHA(MALI)	
47986	FA/3938/2018	10/10/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	SHANTUBEN VALLABHBHAI MANIA,DEVRAJBHAI VALLABHBHAI MANIA,DUDABHAI DAYABHAI MANIA,CHAMPABEN DUDABHAI MANIA,ARVINDBHAI DHULABHAI MANIA,NARESHBHAI VALLABHBHAI MANIA	
47987	FA/3940/2018	04/12/2018	VAGHJIBHAI PREMJIBHAI,	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47988	FA/3941/2018	04/12/2018	VALLABHBHAI BHIMJIBHAI,	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
47989	FA/3942/2018	04/12/2018	VITHHALBHAI MAVJIBHAI,KANKUBEN MAVJIBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47990	FA/3944/2018	04/12/2018	VALLABHBHAI BHIMJIBHAI,NANDUBEN BHIMJIBHAI,KASHIBEN BHIMJIBHAI,GANDALAL BHIMJIBHAI,GORDHANBHAI BHIMJIBHAI,PRAVINBHAI BHIMJIBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47991	FA/3945/2018	04/12/2018	BALUBHAI GOKALBHAI,BHAVNABHAI GOKALBHAI,MANUBHAI GOKALBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47992	FA/3946/2018	04/12/2018	MANUBHAI KALABHAI,KANUBHAI KALABHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47993	FA/3947/2018	04/12/2018	LEGAL HEIRS OF BHIMJIBHAI KHODABHAI,VALLABBHAI BHIMJIBHAI ROOPAVATIYA,NANDUBEN BHIMJIBHAI,KASHIBEN BHIMJIBHAI,GANDALAL BHIMJIBHAI,GORDHANBHAI BHIMJIBHAI,PRAVINBHAI BHIMJIBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47994	FA/3948/2018	04/12/2018	LH OF LATE VALLABHBHAI RANABHAI,SAVJIBHAI RANABHAI RUPAVETIYA,LABHUBEN VALLBHBHAI,KANCHANBEN VALLBHBHAI,MANJULABEN VALLBHBHAI,NIRUBEN VALLBHBHAI,ARVINDBHAI VALLABHBHAI,CHAMPABEN VALLABHBHAI,KAMLABEN VALLABHBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47995	FA/3949/2018	04/12/2018	MANSUKHBHAI DHANABHAI,KESHAVBHAI DHANABHAI,PARVATIBEN DHANABHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47996	FA/3953/2018	04/12/2018	ARVINDBHAI BABUBHAI,HARIBHAI BABUBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47997	FA/3955/2018	04/12/2018	RANCHHODBHAI MOHANBHAI,CHHAGANBHAI MOHANBHAI,MAGANBHAI MOHANBHAI,KASHIBEN MOHANBHAI,LABHUBEN MOHANBHAI,MUKTABEN MOHANBHAI	MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
47998	FA/3957/2018	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	PARESHGIRI DINESHGIRI GOSWAMI,GHANSHYAMBHAI DHANJIBHAI DALWADI,THE NEW INDIA ASSIRANCE CO. LTD.,SHARDABEN HAKABHAI JAKHAVADIYA,KHIMJIBHAI RASINGBHAI JAKHAVADIYA,JAMMUBEN ALIAS JAMNABEN KHIMJIBHAI JAKHAVADIYA,GUARDIAN OF MINOR KRISHNA HAKABHAI JAKHAVADIYA SHARDABEN HAKABHAI JAKHAVADIYA	NOTICE SERVED,NOTICE UNSERVED,MR AJAY R MEHTA
47999	FA/3959/2018	11/10/2018	RAMESH HIRALAL MARWADI (DHANKA) HEIRS OF DECD. ANIL RAMESHBHAI DHANKA,VIJYABEN RAMESHBHAI MARWADI (DHANKA),DIPESH RAMESHBHAI MARWADI (DHANKA)	TIRTH NAYAK	PRAHALADBHAI MANILAL CHAUNARA,AARTIBEN PRAVINBHAI PATEL,NARENDRAKUMAR C. GADHVI,NATIONAL INSURANCE COMPANY LTD.	,MR PALAK H THAKKAR
48000	FA/3962/2018	18/07/2019	SHIVLAL GANDUBHAI KANANI,	MR MUKUND M DESAI	DURGABEN WIDOW OF SHIVLALBHAI GADHIYA HEIRS OF LEGAL REP. OF DECD. SHIVLALBHAI NAGJIBHAI GADHIYA,DHARMENDRAKUMAR SHIVLALBHAI PATEL(GADHIYA) HEIRS OF LEGAL REP. OF DECD. SHIVLALBHAI NAGJIBHAI GADHIY	,NISHIT A BHALODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48001	FA/3969/2018	10/08/2020	BABUBHAI KESHAVBHAI NAKRANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,RULE SERVED
48002	FA/3974/2018	10/08/2020	RAMESHBHAI GOKALBHAI NAKRANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	RULE SERVED
48003	FA/3975/2018	10/08/2020	VITTHALBHAI CHHAGANBHAI NAKRANI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,,EXECUTIVE ENGINEER,	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48004	FA/4002/2018	26/11/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	MITABEN WD/O SHANTILAL @ KANTILAL RATILAL PATEL,MINOR PRIYANKABEN SHANTILAL ALIAS KANTILAL PATEL,MINOR TUSHAR SHANTILAL ALIAS KANTILAL PATEL,SAIDKHAN NADIRKHAN PATHAN,RAMESHBHAI RATILAL PATEL	NOTICE SERVED,MS SD RAMI
48005	FA/4003/2018	14/12/2018	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	HEMLATABEN POPATLAL KHATRI L.H. OF DECEASED POPATLAL SHIVLAL KHATRI,ANILKUMAR NAROTAMBHAI DAVE,MUKESHBHAI RAIJIBHAI CHUNARA	,MR A M JOSHIYARA
48006	FA/4004/2018	06/12/2018	GUJARAT STATE ROAD TRANSPOART CORPORATION THROUGH ITS DIVISION CONTROLLER,	MRS FALGUNI D PATEL	REKHABEN HARISHBHAI HEIRS AND L.R. OF THE DECEASED HARISHBHAI,PINKESH HARISHBHAI (AMENDED VIDE EXH 47),MITALBEN HARISHBHAI (AMENDED VIDE EXH-47),MINOR SAHIL AT SAURAVKUMAR HARISHBHAI	VIRAL K VASHI
48007	FA/4005/2018	09/01/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH ITS GENERAL MANAGER, AHMEDABAD,	MR HS MUNSHAW	KAMUBEN MOHANBHAI KANSARA,DIPIKABEN MOHANBHAI KANSARA,HITENDRAKUMAR MOHANBHAI KANSARA,MINOR MAYABEN MOHANBHAI KANSARA,MINOR HIRAL @ VIRALBEN MOHANBHAI KANSARA,NANDUBEN PARSHOTTAMBHAI KANSARA,PARSHOTTAMBHAI DEVJIBHAI KANSARA,KODIYATAR BALUBHAI KHIMABHAI RABARI,JAGUBHAI HMARIBHAI HARKAT,KNAUBHAI HAMIRBHAI HARKAT,IFFCO TOKYO GENERAL INSURANCE CO. LTD.	,MR.HIREN M MODI
48008	FA/4018/2018	21/11/2019	SANJAYKUMAR JIVANBHAI SHIHORA,	MR. HEMAL SHAH	KANABHAI SAJANBHAI CHETARIYA,NATIONAL INS CO LTD MAIN BRANCH,LH OF DECD MANILAL DEVRAJBHAI RAJGOR,ORIENTAL ASSURANCE CO LTD,VIMALBHAI MANILAL ASWAR (RAJGOR)	,NOTICE SERVED,MR SUNIL B PARIKH,MR VH KANARA,MS DIMPLE A THAKER,KAASH K THAKKAR
48009	FA/4019/2018	21/11/2019	SHILABEN UPENDRABHAI PADALIYA(WIFE),HANSABEN DEVSIBHAI PADALIYA (MOTHER),DEVSIBHAI KANJIBHAI PADALIYA (FATHER)	MR. HEMAL SHAH	KANABHAI SAJANBHAI CHETARIYA,NATIONAL INS CO LTD MAIN BRANCH,LH OF DECD MANILAL DEVRAJBHAI RAJGOR,ORIENTAL ASSURANCE CO LTD,VIMALBHAI MANILAL ASWAR (RAJGOR)	,RULE SERVED,MR SUNIL B PARIKH,MR VH KANARA,MR HARDIK P MEHTA,KAASH K THAKKAR
48010	FA/4020/2018	06/12/2018	GUJARAT STATE ROAD TRASPORT CORPORATION THROUGH ITS DIVISIONAL CONTROLLER,	MRS FALGUNI D PATEL	REKHABEN HARISHBHAI HEIRS AND L.R. OF THE DECD. MENABEN,PINKESH HARISHBHAI (AMENDED VIDE EXH - 47),MITALBEN HARISHBHAI (AMENDED VIDE EXH-47),MINOR SAHIL AT SAURAVKUMAR HARISHBHAI	

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48011	FA/4021/2018	21/11/2019	ALPESH LILADHAR SHIHORA,	MR. HEMAL SHAH	KANABHAI SAJANBHAI CHETARIYA,NATIONAL INS CO LTD MAIN BRANCH,LH OF DECD MANILAL DEVRAJBHAI RAJGOR,ORIENTAL ASSURANCE CO LTD,VIMALBHAI MANILAL ASWAR (RAJGOR)	,RULE SERVED,MR SUNIL B PARIKH,MS KARUNA V RAHEVAR,MR. NIKUNJ KANARA
48012	FA/4023/2018	21/11/2019	ANIL MANSUKHBHAI PADALIYA,	MR. HEMAL SHAH	KANABHAI SAJANBHAI CHETARIYA,NATIONAL INS CO LTD MAIN BRANCH,LH OF DECD MANILAL DEVRAJBHAI RAJGOR,ORIENTAL ASSURANCE CO LTD,VIMALBHAI MANILAL ASWAR (RAJGOR)	NOTICE NOT RECD BACK,RULE SERVED,MR SUNIL B PARIKH,MR VC THOMAS,MR. NIKUNJ KANARA
48013	FA/4058/2018	09/10/2018	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BADSANGJI DALAJI,THAKOR JUHAJI DALAJI,THAKOR SOMAJI DALAJI,THAKOR NAGARJI DALAJI,THAKOR SAMDARBEN DALAJI,THAKOR DADAMBEN DALAJI,THAKOR KAMUBEN DALAJI,THAKOR KAMUBEN DALAJI WD/O PRADHANJI DALAJI,THAKOR BHIKHAJI PRADHANJI,THAKOR BABIBEN CHENAJI DALAJI,DAHYAJI BADSANGJI THAKOR,GIDHAJI BADSANGJI THAKOR (SINCE DECEASED),RAMTUJI BADSANGJI THAKOR,RAYMALJI BADSANGJI THAKOR,LILABEN BADSANGJI THAKOR,BALUBEN GIDHAJI THAKOR,BHARATJI GIDHAJI THAKOR,RAJIBEN GIDHAJI THAKOR,VISHNUJI GIDHAJI THAKOR,MUKESHJI GIDHAJI THAKOR,LAXMANJI JUHAJI THAKOR,LANKABEN JUHAJI THAKOR,SOMAJI JUHAJI THAKOR (DECEASED),LILABEN JUHAJI THAKOR,BHUPTAJI JUHAJI THAKOR,KUBERJI JUHAJI THAKOR,SHUBHABEN JUHAJI THAKOR,GAJIBEN SOMAJI THAKOR,GOVINDJI SOMAJI THAKOR,GITABEN SOMAJI THAKOR,BADARJI SOMAJI THAKOR,PRAHLADJI SOMAJI THAKOR,MANGAJI SOMAJI THAKOR,CHAKIBEN SOMAJI THAKOR,GANDAJI SOMAJI THAKOR,JAYANTIJI SOMAJI THAKOR (SINCE DEDEASED),RAMESHJI SOMAJI THAKOR,JESANGJI SOMAJI THAKOR,SOMIBEN JAYNTIJI THAKOR,VIJAYJI JAYANTIJI THAKOR,RAKESHJI JAYANTIJI THAKOR,KUMBHAJI RANCHHODJI THAKOR,BECHARJI RANCHHODJI THAKOR,MAHOTJI RANCHHODJI THAKOR,KURIBEN RANCHHODJI THAKOR,CHANDUJI RANCHHODJI THAKOR	,MR AV PRAJAPATI
48014	FA/4064/2018	28/06/2019	MINOR SHABNAM IRSHADKHAN PATHAN,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	RAKESHKUMAR MANHARBHAI GANDHI,ORIENTAL INSURANCE COMPANY LTD	NOTICE SERVED,MS DIMPLE A THAKER
48015	FA/4073/2018	27/11/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR RATHIN P RAVAL	HEMLATABEN PRAGJIBHAI DHANJA,HARESH PRAGJIBHAI DHANJA,NIRMALA PRAGJIBHAI DHANJA,PRAVINA PRAGJIBHAI DHANJA,RAJENDRAKUMAR LALLURAM MEENA,SAILESHBHAI CHHAGANBHAI BHIMANI	,(MR PARESH M DARJI)
48016	FA/4081/2018	30/11/2018	MANJULAKUMARI JODHAJI BHATIA,	MR BH SOLANKI	SOHANLAL FULJIBHAI PRAJAPATI(TANK),	
48017	FA/4090/2018	08/01/2019	HDFC GENERAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	MANHARBHAI CHHOTABHAI KACHIYA,KUSHESH MURLIDHAR TIWARI,JITENDRA PARSHURAM PANDE	
48018	FA/4097/2018	26/02/2019	VALLABH GOVIND,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,,ARJAN GOVIND,LALJI GOVIND,HEIRS OF DECEASED HIRA GOVIND,RAMESH HIRA,VRUJLAL HIRA,DINESH HIRA,JENTI HIRA,VIJYABEN HIRA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48019	FA/4098/2018	17/12/2018	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	ASMABHAI ALIAS ATMARAM BATHABHAI,LAKSHMIBEN ASMABHAI VASAVA,PARVEZ AKHTAR SHEIKH,ASHOKBHAI AMRUTLAL THAKER,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR MOHSIN M HAKIM
48020	FA/4104/2018	30/10/2018	CHAUHAN SAURABH SATNOSHSINH,HIRVA W/O CHAUHAN SAURABH D/O DILIPKUMAR THAKKAR	MR MB GOHIL	NONE,	
48021	FA/4114/2018	07/02/2019	KINJALBEN WD/O VISHNUBHAI PRAHALADBHAI PATEL,ARKHIBEN PRAHLADBHAI PATEL,MINOR SANIYA VISHNUBHAI PATEL	MR R.K.MANSURI	PRAHALADBHAI SHIVABHAI PATEL,MANAGER BHARTI AKASA GENERAL INSURANCE CO LTD	
48022	FA/4115/2018	20/11/2018	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,,	MR RATHIN P RAVAL	MUKHTYARAHMED HUSENMIYA SAIYAD L.H. OF DECD. MUFISAHMED MUKHTYARAHMED SAIYAD,SUREYABANU MUKHTYARAHMED SAIYAD,MAHENDRASINH N. BHATTI,FARDIAHMED RAHIMTULLA SHEKH	,MR.HEMANG H PARIKH,MR RASESH H PARIKH
48023	FA/4122/2018	23/10/2018	PADMABEN VRAJLAL SUTHAR,	MR ANKIT SHAH	AKSHAYKUMAR GUNVANTLAL RAVAL,INSURANCE CO. OF JEEP	,(MR MAULIK J SHELAT)
48024	FA/4124/2018	20/11/2018	RELIANCE GENERAL INSURANCE CO. LTD.,,	MR RATHIN P RAVAL	RAMSUKHJI KESHAJI ALIAS GISAJI PRAJAPATI L.H. OF DECD. SUKHIBEN ALIAS SUKDIBEN RAMSUKHJI PRAJAPATI,AMRUTLAL RAMSUKHJI PRAJAPATI,MANUBHAI RAMSUKHJI PRAJAPATI,YOGESHKUMAR KARSHANSINHBHAI DAMOR (RATHOD),GURJAR MUKESHBHAI RUPABHAI,KANAIYALAL BABULAL PRAJAPATI	
48025	FA/4132/2018	09/10/2018	THE UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ABEDABIBI W/O ABBASBHAI ALIBHAI PATEL,MUSTAQBHAI ABBASBHAI PATEL,SALIMBHAI ABBASBHAI PATEL,CHIMANBHAI BHIMABHAI RAJPUT,MANAGING DIRECTOR, BARODA DAIRY	
48026	FA/4133/2018	10/10/2018	THE UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KIRITKUMAR VIPINBHAI PATEL,NASIRUDDIN KESARBHAI PATEL,RAJUBHAI MOHMMADBHAI ALIAS MOTIBHAI GARASIYA,BHAVESH AMBALAL PATEL,ORIENTAL INSURANCE CO LTD	
48027	FA/4134/2018	23/10/2018	NITINAKUMAR VINDOBHAI SOLANKI,	MR. AJAY B VAKIL	KAILASBEN NITINKUMAR SOLANKI D/O KANTIBHAI VAGHELA,STATE OF GUJARAT	
48028	FA/4139/2018	14/12/2019	ASMITABEN ALIAS SMITABEN GORDHANBHAI GALCHAR,	MR. HEMAL SHAH	RAJESHBHAI SAVJIBHAI SOLANKI,THE ORIENTAL INSRUANCE COMPANY LTD	RULE UNSERVED,MS KARUNA V RAHEVAR
48029	FA/4148/2018	14/11/2019	BHARATBHAI RAMJIBHAI SOLANKI,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	SARASWATIBEN BHARATBHAI SOLANKI D/O MALJIBHAI GAMABHAI SOLANKI,	HCLS COMMITTEE,D H BHARWAD
48030	FA/4149/2018	29/11/2018	SURAT DISTRICT COOPERATIVE SPINNING MILLS LTD,	MR BAIJU JOSHI	REGIONAL DIRECTOR,RECOVERY OFFICER ESI CORPORATION,JOINT DIRECTOR V RAMCHANDRAN RAO(INCHARGE)	MR SHASHIKANT S GADE
48031	FA/4150/2018	29/11/2018	SURAT DISTRICT COOPERATIVE SPINNING MILLS LTD,	MR BAIJU JOSHI	REGIONAL DIRECTOR,RECOVERY OFFICER ESI CORPORATION,JOINT DIRECTOR V RAMCHANDRAN RAO(INCHARGE)	MR SHASHIKANT S GADE
48032	FA/4152/2018	29/10/2018	THE NEW INDIA ASSURANCE CO. LTD.,,	MR GC MAZMUDAR	RAMILABEN SHAILESHBHAI CHAUDHARY,BALUJI CHELAJI THAKOR,HASMUKHBHAI CHIMANLAL BAROT	,MR DK CHAUDHARI
48033	FA/4158/2018	19/02/2020	GLOBELA PHARMA PVT. LTD.,	MR NARENDRA L JAIN	JIGAR THAKKAR,	MR D K TRIVEDI
48034	FA/4175/2018	26/02/2019	AMARBEN UKABHAI,BALUBHAI UKABHAI,ARVINDBHAI UKABHAI,VIRUBEN UKABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH,EXECUTIVE ENGINEER,	,GOVERNMENT PLEADER
48035	FA/4186/2018	21/01/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	CHAVDA ISHWARJI BHAVANJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
48036	FA/4187/2018	15/03/2019	SUVARIYA CHIRAG VINODBHAI,	MR JIGAR D DAVE	CHAVDA KAJAL BHARATBHAI W/O CHIRAGBHAI VINODBHAI SUVARIYA,	RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48037	FA/4193/2018	13/07/2019	IFFCO TOKIO GENERAL INSURANCE CO.LTD.,	MR. ALKESH N SHAH	YUKTI SANDIPBHAI ANDHARIYA,MINOR JAYDEP SANDIPBHAI ANDHARIYA,MINOR HARESH SANDIPBHAI ANDHARIYA,UMEDSINH RADHSINH PARMAR	,MR NL RAMNANI
48038	FA/4197/2018	21/01/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	CHAVDA ANUPSINH RAJUJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
48039	FA/4202/2018	25/02/2019	DEVJIBHAI RAGHAVBHAI HEIRS OF DECD. RAGHAV KARSAN,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,HEIRS OF DECD RAGHAV KARSAN,LABHUBEN RAGHAVBHAI,DHIRAJBEN RAGHAVBHAI,HEMIBEN RAGHAVBHAI,JAMNADAS RAGHAVBHAI,SHANTIBEN RAGHAVBHAI,VITTHALBHAI RAGHAVBHAI,KANTILAL RAGHAVBHAI	
48040	FA/4203/2018	25/02/2019	VAJIBEN MAHIDAS HEIRS OF DECD. MAHIDAS KARSHAN,JAYABEN MAHIDAS HEIRS OF DECD. MAHIDAS KARSHAN,SAVIABEN MAHIDAS HEIRS OF DECD. MAHIDAS KARSHAN,VALLABHBHAI MAHIDAS HEIRS OF DECD. MAHIDAS KARSHAN,HARSHABEN MAHIDAS HEIRS OF DECD. MAHIDAS KARSHAN	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
48041	FA/4204/2018	25/02/2019	DEVJIBHAI RAGHAVBHAI HEIRS OF DECD. RAGHAVBHAI KARSHANBHAI,	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48042	FA/4205/2018	25/02/2019	VIJYABEN VIRJIBHAI,BHANUBEN VIRJIBHAI,JITENDRABHAI VIRJIBHAI	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48043	FA/4216/2018	03/12/2018	NAVALPARI KALUPARI GOSWAMI,JAGRUTIBEN NAVALPARI GOSWAMI,RANJITPARI NAVALPARI GOSWAMI,HINABEN NAVALPARI GOSWAMI	TATVDEEP J JANI	KISHORBHAI K. JASANIA,RAVJIBHAI P. RUPAPARA,THE UNIVERSAL SOMPO GENERAL INSURANCE COMPANY	,MR VIBHUTI NANAVATI
48044	FA/4218/2018	08/10/2020	BHUPENDRABHAI MATHURBHAI PATEL,GOPALBHAI PARSOTAMBHAI PATEL	MR PARTHIV B SHAH	AJABSING BHIMSING SINCE DECD THROUGH LH,HARSHADBHAI BHIMSINGBHAI SINCE DECD THROUGH LH,BALDEVSING BHIMSING,ACHRATBEN WD/O BHIMSING AMTHABHAI,MANGIBEN D/O BHIMSINGBHAI,MANIBEN D/O BHIMSINGBHAI,MANUBHAI AMBALAL PATEL,JAYANTIBHAI AMABALAL PATEL,BUDDHADEVBHAI MANIBHAI AMIN,SHANTABEN MANUBHAI PATEL,BHARTIBEN CHANDULAL PATEL,RAJNIKANT KESHAVLAL SHAH,PRAGNABEN DILIPBHAI AMIN,DINESHCHANDRA MAGANLAL TRIVEDI,HIMMATBHAI DAHYABHAI PATEL,RAJENDRA KANTILAL SHAH,JAYANTILAL BHAGWANDAS SHAH,JAYANTILAL AMBALAL SHAH,RAJESH C SHAH,KAMALABEN WD/O AJABSING BHIMSING,CHANDRAKANT AJABSING,DINESHBHAI AJABSING,SAROJBEN AJABSING,RAJNIKANT AJABSING,SHITALBEN HARSHADBHAI BHRAMBHATT,ARUNKUMAR HARSHADBHAI BHRAMBHATT,SACHINKUMAR HARSHADBHAI BHRAMBHATT	,MR PM BHATT,MR NILESH A PANDYA
48045	FA/4220/2018	01/11/2018	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PREMJI KANJI SODHA,BIJENDRA GUPTA,NEW INDIA ASSURANCE CO. LTD.,PARESH DHANRAJ RATWANI	,MS LILU K BHAYA,MR.HIREN M MODI
48046	FA/4221/2018	06/05/2019	INDUBEN @ INDIRABEN MISRILAL TANK,	MR SAMIR AFZAL KHAN	HARISH SHANKERLAL CHANDEL,	MR RUSHABH R SHAH
48047	FA/4230/2018	24/01/2019	SIDIQBHAI AMADBHAI,	MR PREMAL S RACHH	NARENDRABHAI SAVJIBHAI VIRAMGAMA,NATIONAL INSURANCE CO LTD,JENTIBHAI JIVRAJBHAI MULIYA,ICICI LOMBARD GENERAL INSURACE CO LTD	,MR. RAHUL R DHOLAKIA
48048	FA/4234/2018	09/01/2019	HARJI BHIMAJI HODAR,RASIKLAL DAMODAR RADIA (KARIYA),RAMESH JETHALAL TANNA	MR NIRAV C SANGHAVI	LEGAL HEIRS OF DECEASED BAWAJI RAMPURI RATANPURI,LEGAL HEIRS OF DECEASED BAWAJI SHIVPURI RAMPURI,BAWAJI JERAMPURI RAMPURI,BAWAJI SHAYAMPURI RAMPURI,BAWAJI KALUPURI RAMPURI,BAWAJI NARMADABEN RAMPURI,BAWAJI MANJUBEN RAMPURI,BAWAJI SHARDABEN RAMPURI,BAWAJI TARABEN RAMPURI,BAWAJI ASHWIN SHIVPURI,BAWAJI JERAMPURI RAMPURI	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48049	FA/4238/2018	12/06/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RADHIBEN ALIAS RAJUBEN JAMSINGBHAI RATHVA,RATHVA SHELUBHAI ALIAS CHHELUBHAI NARSINHBHAI	
48050	FA/4239/2018	12/06/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JAMSINGBHAI FATUBHAI RATHVA,RATHVA SHELUBHAI ALIAS CHHELUBHAI NARSINHBHAI	
48051	FA/4240/2018	12/06/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JASHODABEN PARSHOTTAMBHAI RATHVA,RATHVA SHELUBHAI ALIAS CHHELUBHAI NARSINHBHAI	
48052	FA/4241/2018	12/06/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMILABEN GOPALBHAI RATHVA,RATHVA SHELUBHAI ALIAS CHHELUBHAI NARSINHBHAI	
48053	FA/4259/2018	20/11/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	NAVALSINH MATHURBHAI BARIA,CHHAGANBHAI SABURBHAI BHOI	
48054	FA/4261/2018	27/12/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	HEMIBEN W/O KANABHAI RAMSHIBHAI SABHAD L.H. OF DECD. AHER KANABHAI RAMSHIBHAI SABHAD,MINOR DOVUABEM D/O KANABHAI RAMSHIBHAI SABHAD,MINOR BHUMIKABEN D/O KANABHAI RAMSHIBHAI SABHAD,MADAN MERAMAN BARAD	
48055	FA/4263/2018	10/12/2018	ORIENTAL INSRUANCE COMPANY LTD,	MR RITURAJ M MEENA	GUNVANTLAL HIRABHAI RATHOD,PUNAMBHAI KALUBHAI BHARVAD,JIGNESHKUMAR DAHYASHANKAR PANDYA	,(MR PARESH M DARJI)
48056	FA/4266/2018	22/11/2018	OWNER OF S.T.BUS NO.GJ-18-Y-2710 GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	NILESHBHAI KISHORBHAI PANDYA,PRAKASHBHAI GORDHANBHAI DUBARIYA,UNITED INDIA INSURANCE CO LTD	
48057	FA/4277/2018	08/02/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHAILESHBHAI HARKISHOR AGRAWAL,MAYABEN SHAILESHBHAI AGRAWAL,ISMAILBHAI ABDULRAZAK SHAIKH,JITENDRA GOVINDBHAI SOLANKI,THE NEW INDIA ASSURANCE LTD	
48058	FA/4279/2018	07/08/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR. RAHUL R DHOLAKIA	HASINABEN TAIYABBHAI CHHACHHAR,SALMA TAIYABBHAI CHHACHAR,MAMADBHAI ALIAS MAHMADHANIF TAIYABBHAI CHHACHHAR,DILAVAR TAIYABBHAI CHHACHHAR,FATMABEN TAIYABBHAI CHHACHHAR,EMLABEN ISMAILBHAI CHHACHHAR,HASMUKHBHAI KHENGARBHAI MAKWANA,HIRABHAI C. MAKWANA	NOTICE SERVED,MRS.DHARITA P MALKAN,VISMAY V MALKAN,DEVANSHI P MALKAN,NISHIT A BHALODI
48059	FA/4280/2018	13/12/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR. RAHUL R DHOLAKIA	HITESHBHAI SAVJIBHAI,AAZADSINH HUKAMSINH (DELETED),RAMESHKUMAR RAMPAL,ASHOKBHAI SAVJIBHAI BHADKA,NEW INDIA INSURANCE CO,CHHATARSINDHU RUPSINH RAJPUT (DELETED),PRABHJOT KAUR MANMOHANSINGH BINDRA,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	
48060	FA/4284/2018	23/11/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD,	MR TANMAY B KARIA	BHARTIBEN VASHRAMBHAI SOLANKI,SUNILBHAI VASHRAMBHAI SOLANKI,SAVATBHAI VASHRAMBHAI SOLANKI,RAIDHANBHAI BHULABHAI JOGRAJIYA	
48061	FA/4291/2018	10/12/2018	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	SHAILENDRABHAI MANSUKHLAL MORODHARA,KAMALBHAI MANHERLAL SHAH	
48062	FA/4297/2018	19/02/2020	ALPABEN WIDO OF PERMESHWAR SINH RAJU SINH RATHOD,MINOR KRISHNAPAL SINH PERMESHWAR SINH RATHOD,RAJUSINH RAMSINH RATHOD,AMRATBA W/O RAJUSINH RAMSINH RATHOD	MR R.K.MANSURI	MITUJI JUGAJI THAKOR,RAMESHBHAI BIJALJI THAKOR,ICICI LOMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SUNIL B PARIKH
48063	FA/4309/2018	29/03/2019	CHANDUBHAI NANABHAI PARMAR,JAGDISHBHAI NANABHAI PARMAR,DAHYABHAI NANABHAI PARMAR	MR. HJ KARATHIYA	KALPESHBHAI LAKSHMANBHAI SOLANKI,	MR.JAY S SHAH
48064	FA/4312/2018	23/11/2018	RAJESHKUMAR GUNVANTBHAI SHARMA,KISHAN RAJESHKUMAR SHARMA,GUNVANTBHAI FULABHAI SHARMA,VIMLABEN GUNVANTBHAI SHARMA	MR SHUSHIL R SHUKLA	BALDEVBHAI KALABHAI DABHI,CHOLAMANDALAM MS GENERAL ISNURANCE COMPANY LTD,ABDULRAHIM YAKUBBHAI PATEL,UNITED INDIA INSURANCE CO LTD	,MR VIBHUTI NANAVATI,MR P P LAKHANI

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48065	FA/4318/2018	08/01/2019	PARTIES OF S.T.BUS NO.GJ-18-Y-3559 DIVISIONAL CONTROLLER SHRI, THE G.S.R.T.C.,	MS SEJAL K MANDAVIA	HEENABEN RAISINGBHAI CHAUHAN L.H. OF LATE RAISINGBHAI ALIAS DINESHBHAI PUNJABHAI CHAUHAN,MINOR JIGNESH RAISING BHAI CHAUHAN,MINOR MEENABEN RAISING BHAI CHAUHAN,DAHIBEN PUNJABHAI CHAUHAN	MR VAIBHAV N SHETH
48066	FA/4325/2018	01/08/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	POPATBHAI CHELABHAI MARWADI,RUPAJI R MARWADI	NOTICE SERVED BY DS
48067	FA/4333/2018	29/08/2019	SHRIRAM GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	YOGINIBEN ALPESHKUMAR RAVAL,MOHSINKHAN ASHRAFKHAN PATHAN,BHAVINBHAI HIRALAL SHAH	NOTICE SERVED,MS AMRITA AJMERA
48068	FA/4335/2018	26/09/2020	ROHITKUMARDAS ALIAS SANJAYKUMAR SHRIMELKUMARDAS BHAIYAJI,	MR. HEMAL SHAH	DINESHBHAI ALIAS MOTI MODJIBHAI TAILI,ZALA INDRAJITSINH DILUBHA,HANUBHA HIRBHAI SOLANKI,ICICI LOMBAR GENERAL INSURANCE CO LTD,BHARATSINH DIPAKSINH JADEJA	RULE SERVED,RULE UNSERVED,MR CHIRAYU A MEHTA
48069	FA/4353/2018	07/12/2018	TORRENT POWER LIMITED, (THROUGH ITS VICE PRESIDENT (LEGAL) MR. PRAFUL NANDLAL THAKKAR,	MR SALIL M THAKORE	URMILABEN JIVANLAL DAVE,AHMEDABAD MUNICIPAL CORPORATION	,CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
48070	FA/4361/2018	12/02/2019	MADHYA GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR	DR. CHETANBHAI BABUBHAI LAKHANI,	BHARGAV KARIA & ASSO
48071	FA/4365/2018	01/02/2019	KAMINIBEN DIPAKBHAI PATEL PROPRIETOR OF SHRINATHJI STEEL,	MS. JR ACHARYA	JITENDRABHAI ISHAVARBHAI PATEL,	
48072	FA/4422/2018	01/03/2019	FIVEBRO INTERNATIONAL PVT LTD,	MR RAVISH D BHATT	PATEL VALVES AND FITTING THROUGH ITS, PRO. SHRI BIPIN BALLABHBHAI PATEL,	MR D K TRIVEDI
48073	FA/4427/2018	21/01/2019	PARMAR AMRATBHAI JAVANJI,	MR R.K.MANSURI	MANSURI YASINBHAI ABDULBHAI,MANSURI IQBALBHAI SULEMANBHAI,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR P P LAKHANI
48074	FA/4433/2018	17/12/2018	SUBHASBHAI GOVINDBHAI NADIYA,	NISHIT A BHALODI	ABBASBHAI R. MANSURI,NATIONAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
48075	FA/4465/2018	03/12/2018	ANIL ENGEERING WORKS,	MR PANKAJ R DESAI	EMPLOYEES STATE INSURANCE CORPORATION,	
48076	FA/4469/2018	25/02/2019	KHUSHAL RAVINDRABHAI JOSHI,	MR.SHASHIKANT PARMAR,MR. VISHAL N PANDIT	KAVITA W/O KHUSHAL JOSHI AND D/O UDESHBHAI JETHALAL RAVAL,	
48077	FA/4485/2018	27/02/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NIRMALABEN GHANSHYAMBHAI SEN (NAI),MINOR KAJAL GHANSHYAMBHAI SEN (NAI),BIRJUBHAI ALIAS BRIJAL JAGANNATH SEN (NAI),BABUBHAI JOITARAM PATEL,PREMBEN BIRJUBHAI ALIAS BRIJLAL SEN (NAI)	UNSERVED EXPIRED (N),MR MOHSIN M HAKIM
48078	FA/4486/2018	04/12/2018	REGIONAL DIRECTOR,	MR MAYUR S BAROT	CHANDRASINH PRABHATSINH,	A B PATEL
48079	FA/4495/2018	05/12/2018	RAMILABEN RAMESHBHAI VASAVA,KIRTESH RAMESHBHAI VASAVA,KAUSHIK RAMESHBHAI VASAVA,RADHABEN VITTHALBHAI VASAVA	MR.HIREN M MODI	GIRISHBHAI CHHOTABHAI VASAVA,NUSHRATHUSSAIN DABHOIWALA,UNITED INDIA INSURANCE COMPANY LIMITED.	,MR R G DWIVEDI,MR P P LAKHANI
48080	FA/4497/2018	18/12/2018	THE NATIONAL INSURANCE COMPANY LIMITED,	MR HAMESH C NAIDU	SANDEEPKUMAR RATANBHAI PARMAR,DEEPAK MAHENDRABHAI PRAJAPATI,SULTANABEN SHAFIMOHAMMED SHAIKH	,MR R G DWIVEDI
48081	FA/4498/2018	05/12/2018	KUNAL VINODBHAI PARMAR,	MR. R. K. RAJPUT	SEJAL D/O JITENDRAKUMAR SHUKLA AND W/O KUNAL VINODBHAI PARMAR,	
48082	FA/4499/2018	27/02/2019	JAYSHREEBEN RAKESH SHAH,	MR. AAMIR S PATHAN	NILESH KANTILAL PATEL,	MR. BK. RAJ
48083	FA/4500/2018	21/01/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	RAGHUJI UDAJI CHAVDA,SPECIAL LAND ACQUISITION OFFICER,amrba raghuji chavda(deceased),gitaba raghuji chavda,vinodkumar raghuji chavda,ushaba vinodkumar chavda,yuvrajsunh vinodkumar chavda	,MS.SHIVANI V TRIVEDI

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48084	FA/4501/2018	21/01/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	GANDAJI TAKHUJI CHAVDA,SPECIAL LAND ACQUISITION OFFICER,TARABEN W/O GANDAJI TAKHUJI CHAVDA,KRISHNABEN D/O GANDAJI TAKHUJI CHAVDA,DEVENDRA SINGH S/O GANDAJI TAKHUJI CHAVDA,VISHAL SINGH S/O GANDAJI TAKHUJI CHAVDA	
48085	FA/4502/2018	21/01/2019	DEPUTY GENERAL MANAGER,	MR AJAY R MEHTA	CHAVDA KISHORSINH BHARTHUSINH,SPECIAL LAND ACQUISITION OFFICER,PRAVINSINH KISHORSINH RAOL,VIKRAMSINH KISHORSINH RAOL,VIJAYSINH KISHORSINH RAOL	
48086	FA/4517/2018	05/12/2018	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS	NIRUMATIBEN WD/O RAMESHCHANDRA NAGINDAS MODI,JAYSHREEBEN WD/O RAMESHCHANDRA NAGINDAS MODI W/O HASMUKHKUMAR J. MODI,NIMESH RAMESHCHANDRA MODI,JITESH RAMESHCHANDRA MODI	,MR AR LAKHIA
48087	FA/4518/2018	06/02/2020	ASHMITABEN SANJAYBHAI KATHARIA,	MR KUNAL S SHAH	NIL,	
48088	FA/4520/2018	08/02/2019	PARKER CYCLE INDUSTRIES,	MR JIGAR P RAVAL	AYYUB VALI PATEL,	MR.NISARG P RAVAL
48089	FA/4524/2018	01/03/2019	DOSHION VEOLIA WATER SOLUTIONS PVT LTD,	MR RAVISH D BHATT	PATELS VALVES AND FITTING THROUGH ITS PRO. SHRI BIPIN BALLABHBHAI PATEL,	MR D K TRIVEDI
48090	FA/4528/2018	06/12/2018	GUDIYADEVI DIVAKAR GOD,	MR H M SHAH	SHAHAN MOHHAMAD RAMZANKHAN MEV,NAKUL SHARMA,ORIENTAL INSURANCE CO LTD,SADHIKADEVI CHABILCHANDRA GOD,CHABILCHANDRA CHANDRABALI GOD	,MR VILAS G GOSWAMY,MR VC THOMAS
48091	FA/4529/2018	26/12/2018	THE NATIONAL INSURANCE CO. LTD.,,	MS LILU K BHAYA	LALIBEN MANABHAI BARIA HEIRS OF DECD. MANABHAI VICHHIYABHAI,VICCHIYABHAI NANABHAI BARIA,NATHADIBEN VICHHIYABHAI BARIA,DINESHBHAI MANABHAI BARIA,MINOR SURESHBHAI MANABHAI BARIA,MINOR PRAVIN MANABHAI BARIA,SIDDIK IBRAHIM MANSURI,AKIL OWNALI ADADRAWALA	DS AFF.NOT FILED (N),MR TUSHAR L SHETH
48092	FA/4532/2018	27/12/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DAYABHAI RAMSHIBHAI PAMPANIYA,MADAN MERAMAN BARAD	
48093	FA/4551/2018	07/12/2018	MINOR ROHAN MUKESHBHAI PANCHAL,MINOR VAIBHAVIBEN MUKESHBHAI PANCHAL,KANTILAL JAGUBHAI @ JAGJIVAN PANCHAL,RAMILABEN KANTILAL PANCHAL	MR.HIREN M MODI	SHEKH CHIRAG SHEKH MURAD SHEKH,YUSUF YAKUB PATEL,ORIENTAL INSURANCE COMPANY LTD,SOHANSING BALVANTSING DARBAR,BABULAL PHOOLCHAND JAIN,UNITED INDIA INSURANCE COMPANY LIMITED.	,MS KARUNA V RAHEVAR
48094	FA/4552/2018	24/01/2019	AASHIFSA RAZAKSA SHAHMADAR,PARESH NAJABHAI BHUTIA (BHARVAD)	MR MAKBUL I MANSURI	MANOJBHAI NARANBHAI @ KANJIBHAI MAGHODIYA (HEIRSOF DECD. NARANBHAI @ KANJIBHAI POPATBHAI MAGHODIYA),UNITED INDIA ASSURANCE COMPANY LIMITED (DELETED)	RULE SERVED BY DS,MR HARSHIL C DATTANI
48095	FA/4569/2018	07/12/2018	RELIANCE GENERAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	THAVRIBEN KALABHAI PARMAR,AMRABHAI SABUBHAI DANGAICHA	,MR HIMANSU M PADHYA
48096	FA/4596/2018	16/12/2019	PATEL MAHENDRABHAI SHAKRABHAI,PATEL PRAKASHBHAI SHAKRABHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
48097	FA/4597/2018	16/12/2019	PATEL JAYANTIBHAI NATWARBHAI,PATEL ISHWARBHAI NATWARBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER,RULE SERVED BY DS
48098	FA/4600/2018	08/01/2019	PATEL RUKHIBEN PUNJABHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER,RULE SERVED BY DS
48099	FA/4601/2018	08/01/2019	PATEL SHAKARBHAI LAVJIBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48100	FA/4602/2018	08/01/2019	PATEL HARSHADKUMAR BEHACHARBHAI,PATEL KAILASHBEN BEHACHARBHAI,PATEL PRAFULLABEN BEHACHARBHAI,PATEL PRABHAVATIBEN BEHACHARBHAI,PATEL NARENDRAKUMAR BEHACHARBHAI,PATEL SHANTABEN WD/O BEHACHARBHAI SINCE DECD THROUGH LH	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS
48101	FA/4603/2018	08/01/2019	PRAJAPATI MANGALBHAI NANABHAI,PRAJAPATI SANABHAI NANABHAI,PRAJAPATI SOMABHAI NANABHAI,PRAJAPATI KASIBEN NANABHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48102	FA/4604/2018	08/01/2019	PATEL ISHWARBHAI VITTHALBHAI,PATEL VASANTBHAI VITTHALBHAI,PATEL RAMESHBHAI VITTHALBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48103	FA/4605/2018	08/01/2019	PATEL JAYANTIBHAI NATWARBHAI,PATEL ISHWARBHAI NATWARBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER,RULE SERVED BY DS
48104	FA/4613/2018	11/12/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	NAMAN VASTUPAL JAIN,KAIVAN VASTUPAL JAIN,SABIR HUSSAIN JAMALSINH SHAIKH,NEW INDIA ASSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR ASHISH H SHAH
48105	FA/4615/2018	27/12/2018	MUKESHKUMAR AMBALAL PATEL,	MR GAURAV P THAKOR,MR TEJAS P SATTA	CHANDRIKABEN DAUGHTER OF RATILAL RAMDAS PATEL,	MR RAJESH K SHAH
48106	FA/4617/2018	10/12/2018	JAMNABEN HARJIVANDAS PATEL,BHARATKUMAR HARJIVANDAS PATEL,NITINKUAR HARJIVANDAS PATEL	MR YATIN SONI,MR HITESH B PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
48107	FA/4618/2018	10/12/2018	GENERAL MANAGER,	MS KJ BRAHMBHATT	PATEL HARIJAN JESANGBHAI,SPECIAL LAND ACQUISITION OFFICER	
48108	FA/4658/2018	01/03/2019	DOSHION PVT LTD,	MR RAVISH D BHATT	PATEL VALVES AND FITTING,	MR D K TRIVEDI
48109	FA/4662/2018	22/10/2019	CHAVDA DUDHIBEN NARANBHAI L.H. OF DECD. CHAVDA MANSUKHBHAI NARANBHAI,CHAVDA GITABEN MANSUKHBHAI,CHAVDA SANDIP MANSUKHBHAI,CHAVDA DIPALIBEN MANSUKHBHAI	NISHIT A BHALODI	KARSAN LAKHA SOLANKI,MANSUKH LAXMAN SOLANKI,UNITED INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,MR P P LAKHANI
48110	FA/4701/2018	07/01/2019	GUJARAT S.T.CORPORATION THROUGH THE DIRECTOR,	MR GM JOSHI	PALABHAI GOVABHAI CHAUHAN,JOMABEN W/O PALABHAI CHAUHAN,RAHUL S/O BHAVANBHAI CHAUHAN,ASHOK S/O BHAVANBHAI CHAUHAN,KANTA D/O BHAVANBHAI CHAUHAN,JAGDISH S/O BHAVANBHAI CHAUHAN,MANABHAI SANABHAI MALIWAD	
48111	FA/4705/2018	18/07/2019	ORIENTAL INSRUANCE COMPANY LTD,	MS. NIYATI K JUTHANI	SHANTABEN KANTILAL DARJI,JAGDISHKUMAR CHANDULAL THAKKAR,CHANDRIKAPRASAD PREMSINH YADAV,NEKRAM DHARURAM THAKOR,NARENDRAKUMAR BHANVARLAL BHANDARI,UNITED INDIA INSURANCE CO. LTD.,Chandrakant kantilal darji,HANSABEN KANTILAL DARJI,BHUPENDRABHAI KANTILAL DARJI,KISHORBHAI KANTILAL DARJI,SUDHABEN KANTILAL DARJI	,MR PALAK H THAKKAR
48112	FA/4706/2018	26/03/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH ITS DIVISIONAL CONTROLLER,	MRS FALGUNI D PATEL	CHETNABEN WIDOW OF KETANKUMAR PATEL HEIRS AND L.R. OF THE DECD. KETANKUMAR AMRATBHAI PATEL,NAXA S/O. KETANKUMAR PATEL,AMRATBHAI ALIAS AMRUTBHAI RATNABHAI PATEL,TARABEN AMRATBHAI ALIAS AMRUTBHAI PATEL	,MR DK CHAUDHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48113	FA/4709/2018	20/02/2019	PUNABHAI MATHURBHAI BARIYA(DECD.),GANPATSINH RAYSING BHARIYA,RATANBEN WD/O PUNABHAI BARIYA,LALITABEN D/O. PUNABHAI BARIYA W/O. BUDHASING MANGANBHAI,PRABHATBHAI PUNABHAI BARIYA,MANJULABEN D/O.PUNABHAI W/O.ARVINDBHAI SHANKARBHAI,AARATSINH PUNABHAI BARIYA,RAMESHBHAI PUNABHAI BARIYA,NARMADABEN D/O.PUNABHAI W/O.DILIPBHAI RUPABHAI,KEVALASINH PUNABHAI BARIYA,KASHARBEN D/O. PUNABHAI W/O.CHANDANSINH AMARSINH	MR VIJAY N RAVAL	THE DEPUTY COLLECTOR,DEPUTY EXECUTIVE/EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
48114	FA/4710/2018	18/12/2018	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJABEN WD/O DECD RAKESHBHAI SUMLABHAI ALIAS HUMLABHAI BHURIYA,SUMLABHAI ALIAS HUMLABHAI KHUMANBHAI BHURIYA,RAMILABEN SUMLABHAI ALIAS HUMLABHAI,MINOR VIJAY RAKESHBHAI BHURIYA,VIJAYBHAI SATULIBHAI,R L KATHLIYA	
48115	FA/4716/2018	17/12/2018	HIMMATBHAI JIVABHAI BOARD,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48116	FA/4717/2018	17/12/2018	BALUBHAI VALLABHBHAI,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48117	FA/4718/2018	17/12/2018	THUMMAR VAGHJIBHAI MOHANBHAI,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48118	FA/4719/2018	17/12/2018	BHIKHABHAI KHODABHAI BORAD L.H. OF LATE KHODABHAI VALABHAI,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48119	FA/4721/2018	17/12/2018	SAVJIBHAI BHOVANBHAI,HIMMATBHAI BHOVANBHAI,MANSUKHBHAI BHOVANBHAI	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48120	FA/4722/2018	15/02/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ASHABEN SURESHBHAI BADANI,MALLIKABEN SURESHBHAI BADANI,DIPIKABEN SURESHBHAI BADANI,KASHMIRABEN SURESHBHAI BADANI,MOHINIBEN SURESHBHAI BADANI,MAHIPALSINH GAMBHIRSINH CHUDASAMA,PARTNER OF SHRI SAI TRAVELS K K GOHEL,NEW INDIA INSURANCE CO LTD,DECD RAMESHBHAI HIRJIBHAI SAVANI,GITABEN RAMESHBHAI SAVANI,DHAVAL RAMESHBHAI SAVANI,SAGAR RAMESHBHAI SAVANI,VIRUBEN HIRJIBHAI SAVANI	
48121	FA/4777/2018	19/12/2018	NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	RAHIMBHAI BACHUBHAI ABADA,ZARINABEN RAHIMBHAI ABADA,PARESH RAJUBHAI KACHA,RAJESHBHAI HIRJIBHAI KACHA	
48122	FA/4791/2018	18/08/2020	NAKRANI GOKALBHAI VALLABHBHAI,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48123	FA/4792/2018	18/12/2018	KACHHADIYA GORDHANBHAI UKABHAI,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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48124	FA/4793/2018	18/12/2018	DEVSHIBHAI SHAMJIBHAI,LH OF LATE HIMMATBHAI SHAMJIBHAI,RAMESHBHAI HIMMATBHAI,MAHESHBHAI HIMMATBHAI,KATANBEN HIMMATBHAI,CHANDRIKABEN HIMMATBHAI	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	
48125	FA/4797/2018	18/12/2018	MANUBHAI KALABHAI,	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48126	FA/4799/2018	09/03/2019	GOVERNMENT.,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANVARMIYA AHEMADMIYA CHAUHAN,	MR VIJAY N RAVAL
48127	FA/4800/2018	09/03/2019	GOVERNMENT.,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DILLIPKUMAR MANGALDAS,PATEL RAJENDRABHAI KALIDAS,PATEL KRUSHNAKUMAR KALIDAS,PATEL LILABEN WD/O KALIDAS RATANLAL	RULE SERVED
48128	FA/4804/2018	18/02/2019	PRAJAPATI MANGALBHAI NANABHAI,PRAJAPATI SANABHAI NANABHAI,PRAJAPATI SOMABHAI NANABHAI,PRAJAPATI KASIBEN NANABHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48129	FA/4805/2018	21/12/2018	KASHIBEN MOHANBHAI,LABHUBEN MOHANBHAI,MUKTABEN MOHANBHAI,RANCHHODBHAI MOHANBHAI,CHHAGANBHAI MOHANBHAI,MAGANBHAI MOHANBHAI	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48130	FA/4806/2018	18/02/2019	PATEL RUKHIBEN MAVJIBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48131	FA/4807/2018	21/12/2018	DHIRUBHAI VIRJIBHAI,VAGHJIBHAI VIRJIBHAI,HIMMATBHAI BHOVANBHAI,MANSUKHBHAI BHOVANBHAI	MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48132	FA/4809/2018	18/02/2019	GOSWAMI MAHENDRABHAI KODARGIRI,GOSWAMI JASVANTBHAI KODARGIRI,GOSWAMI BHURGIRI KODARGIRI,GOSWAMI PUNAMBEN KODARGIRI,GOSWAMI KAMLABEN KODARGIRI,GOSWAMI SAVITABEN KODARGIRI,GOSWAMI PREMILABEN KODARGIRI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS
48133	FA/4810/2018	18/02/2019	L.H. OF DECEASED PATEL SHAKRABHAI KODARBHAI,PATEL MAHENDRABHAI SHAKRABHAI,PATEL PRAKASHBHAI SHAKRABHAI,PREMILABEN D/O SHAKRABHAI AND W/O JYANTIBHAI VAGJIBHAI PATEL	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48134	FA/4813/2018	18/02/2019	PRAJAPATI MAFATBHAI BHIKHABHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48135	FA/4814/2018	18/02/2019	PATEL RAMANBHAI MAGANBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER
48136	FA/4815/2018	18/02/2019	PATEL BHIKHIBEN WD/O PATEL RANCHHODBHAI,PATEL RAMILABEN RANCHHODBHAI,PATEL INDUMATIBEN RANCHHODBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS
48137	FA/4817/2018	18/02/2019	BHOI NAVINCHANDRA PUNANCHAND,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS
48138	FA/4818/2018	18/02/2019	PATEL MAGANBHAI JESINGHBHAI,PATEL RAMANBHAI JESINGBHAI,PATEL PANKAJKUMAR KANTIBHAI,PATEL PIYUSHKUMAR KANTIBHAI ALIAS VIPULKUMAR	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS
48139	FA/4819/2018	18/02/2019	PRAJAPATI MANGALBHAI NANABHAI,PRAJAPATI SANABHAI NANABHAI,PRAJAPATI SOMABHAI NANABHAI,PRAJAPATI KASIBEN NANABHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS

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48140	FA/4821/2018	18/02/2019	PATEL PREMJIBHAI KODARBHAI SINCE DECEASED,PATEL ASHOKBHAI SOMABHAI,PATEL MADHUBEN SHANTIAL ALIAS JAYANTILAL,PATEL KIRITKUMAR SHANTILAL ALIAS JAYANTILAL,PATEL SURESHBHAI JESINGBHAI,PATEL BHANUMATIBEN KESHAVLAL,PATEL BIPINKUMAR KESHAVLAL,PATEL KAMLABEN SOMABHAI SINCE DECEASED,PATEL SANGITABEN SOMABHAI,PATEL KAMLABEN PREMJIBHAI,RAJENDRABHAI PREMJIBHAI,JAGDISHBHAI PREMJIBHAI,SURYABEN D/O PREMJIBHAI AND W/O BHUPENDRAKUMAR BUDHALAL PATEL	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48141	FA/4822/2018	18/02/2019	PRAJAPATI MAFATBHAI BHIKHABHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED BY DS
48142	FA/4839/2018	18/01/2019	PATEL VAGHJIBHAI MAGANBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	
48143	FA/4845/2018	07/08/2019	GOVERNMENT.,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YUSUFBHAI HAJI ISMILEBHAI,	UNSERVED EXPIRED (R)
48144	FA/4849/2018	08/01/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANUBHAI PARSOTTAMBHAI PATEL,	MR VIJAY N RAVAL
48145	FA/4850/2018	18/01/2019	PATEL ISHWARBHAI PUNJABHAI,PATEL KANUBHAI PUNJABHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48146	FA/4851/2018	18/02/2019	PATEL MAHENDRAKUMAR MAGANLAL,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	,RULE SERVED BY DS
48147	FA/4852/2018	18/02/2019	PATEL SHANKARBHAI LAVJIBHAI,PATEL NATVARBHAI LAVJIBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER
48148	FA/4853/2018	09/03/2019	GOVERNMENT.,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMADMIYA IBRAHIMMIYA,	UNSERVED EXPIRED (R)
48149	FA/4856/2018	18/02/2019	KODARBHAI DEVKARANBHAI PATEL,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER
48150	FA/4857/2018	18/02/2019	L. H. OF DECEASED PATEL KANTIBHAI JESINGBHAI,PATEL NARSINHBHAI JESINGBHAI,PATEL KAUSHIKBHAI VITTHALBHAI,L.H. OF DECEASED PATEL MENABEN VITTHALBHAI,PATEL RAMANBHAI MAGANBHAI,PATEL MANUBHAI MAGANBHAI,PATEL RASIKBHAI MAGANBHAI,PATEL JAGDISHBHAI KANTIBHAI,L.H OF DECEASED PATEL NITINKUMAR KANTIBHAI,PATEL SUDHABEN KANTIBHAI,PATEL MINABEN KANTIBHAI,PATEL KAPILABEN KANTIBHAI,PATEL SURYABEN KANTIBHAI,PATEL JIGNABEN NITINBHAI,PATEL VISHRUTI NITINBHAI,PATEL TANMAY NITINBHAI,PATEL KAUSHIKBHAI VITTHALBHAI,JAYABEN D/O VITTHALBHAI PATEL W/O VALLABDAS MAGANDAS PATEL,ANANDIBEN D/O VITTHALBHAI PATEL W/O ISHWARBHAI VIRAMBHAI PATEL	,MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,PATEL PREMJIBHAI MAGANBHAI	,RULE SERVED BY DS
48151	FA/4862/2018	09/03/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DEVENDRASINH RANVIRSINH ZALA (LEGAL HEIRS OF DECEASED PRAFULBA @ PRITIBA DEVENDRASINH ZALA),MINOR RAJVIRABA DEVENDRASINH ZALA,MINOR VISHVAJITSINH DEVENDRASINH ZALA,UMESHBHAI DAHYABHAI NANDANI,VASIMBHAI BISMILLAKHAN C/O UMESHBHAI DAYABHAI NANDANI	RULE NOT RECD BACK,MS AMRITA AJMERA
48152	FA/4866/2018	30/01/2019	JOSHI RAJENDRAKUMAR POPATLAL,	MR JIGAR G GADHAVI	THAKOR RAMNAJI HAMIRJI,MEMON JAKIRHUSSAIN ALIAS NAKIR MAHAMMAD SHERMAHAMMAD,UNITED INDIA INSURANCE COMPANY LIMITED,NATIONAL INDIA INSURANCE COMPANY LIMITED	,RULE SERVED BY DS
48153	FA/4871/2018	30/01/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	HEIRS OF DECD HAMIRBHAI ALIAS BACHUBHAI VIKRAMSINH RAM,MERAMANBHAI HAMIRBHAI SOLANKI,MOTIBEN HAMIRBHAI ALIAS BACHUBHAI RAM,MINOR PAYALBEN HAMIRBHAI ALIAS BACHUBHAI RAM,MINOR PINALBEN HAMIRBHAI ALIAS BACHUBHAI RAM,MINOR VIKAS HAMIRBHAI ALIAS BACHUBHAI RAM,VEJIBEN VIKRAMSINH RAM	,MR ANKUR Y OZA,MR.HIREN M MODI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48154	FA/4883/2018	11/02/2019	GRAPHITH EDVIN PINTO,	MR.KARNA H DHOMSE	ELVINKUMAR SIMONBHAI PARMAR,	
48155	FA/4912/2018	19/12/2018	ASHOKBHAI KAPURJI TUSAVADA,	(MR RM PARMAR)	RAJNIBEN ASHOKBHAI TUSAVADA,	MR AM PAREKH
48156	FA/4913/2018	18/08/2020	KALUBHAI VAGHJIBHAI HIMSELF AND POA OF SANTOKBEN VAGHJIBHAI,	MR GM AMIN	DY. COLL. LAND ACQ. JUNAGADH,EXECUTIVE ENG.ERRI.AMRELI	RULE SERVED
48157	FA/4917/2018	18/12/2019	VISHNUKUMARI D/O HDMATSINH CHAUHAN W/O RAJP ALSINH KESARISINH CHAVDA,	HARSHADKUMAR D PANCHAL	RAJPALSINH KESARISINH CHAVDA,	MR ANKIT B PANDYA
48158	FA/4926/2018	20/12/2018	MEHTA RUPAL MANHARBHAI,	MR NK MAJMUDAR	PANDYA PANKAJ RAMESHCHANDRA,	
48159	FA/4932/2018	09/03/2019	GOVERNMENT.,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUBHASHCHANDRA REVABHAI,	MR VIJAY N RAVAL
48160	FA/4933/2018	22/02/2019	SAMIRBHAI PARESHBHAI ALIAS NIRANJANBHAI PATEL,	HCLS COMMITTEE,MR. DEVENDRA G RANA	TRUPTIBEN AMRUTLAL MAKWANA,	
48161	FA/4937/2018	31/01/2019	KANUBHAI BHIKHABHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
48162	FA/4945/2018	24/04/2019	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SHRI JIVRAJBHAI MEGHJIBHAI,	DS AFF.NOT FILED (N)
48163	FA/4949/2018	25/02/2019	HAMIRBHAI RAMBHAI VALA,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE SERVED BY DS
48164	FA/4950/2018	25/02/2019	BACHUBHAI KARSHANBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	NOTICE SERVED BY DS,RULE SERVED
48165	FA/4951/2018	21/12/2018	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	HARKHIBEN MANGA RABARI,JASHUDAN KARSANDAN GADHVI	
48166	FA/4957/2018	11/01/2019	RASHMIKA ALIAS CHETNA VIRENDRA PATIL,	MR DHRUV K DAVE	VIRENDRA GANGARAM PATIL,	MR. BK. RAJ
48167	FA/4973/2018	17/01/2020	BIPINBHAI MANMOHANDAS SHAH,	MR SP MAJMUDAR	SAMIRBHAI JITENDRABHAI PATEL,CHIRAG JITENDRABHAI PATEL,PRATIK JITENDRABHAI PATEL,MANJULA JITENDRABHAI PATEL,RUPAN YOGI PATEL,PRAVINBHAI DAHYABHAI PATEL,PRAFULBHAI DAHYABHAI PATEL,BIPINCHANDRA DAHYABHAI PATEL,B P RATHOD,ARVINDBHAI MORARBHAI PANDYA	,MR NK MAJMUDAR
48168	FA/4977/2018	29/01/2019	NEW INDIA ASSURANCE COMPANY LIMITED SURAT,	MR VIBHUTI NANAVATI	NIMESHBHAI TIWARI,ASHOK METALIK PVT LTD,HINABEN @ HIMANGINIBEN BHARATBHAI DESAI,MAYANK BHARATBHAI DESAI,JILKUMAR BHARATBHAI DESAI	
48169	FA/4979/2018	02/08/2019	GANPATLAL MANJIBHAI KHATRI,	MR SUNIL S JOSHI	MANGUBEN BABAJI THAKOR,CHANDABEN PUNAJI THAKOR,PRAHLADJI PUNAJI THAKOR,BABUJI PUNAJI THAKOR,VISHNUJI PUNAJI THAKOR,RAMILABEN PUNAJI THAKOR,CHIMANBHAI MANGABHAI BARAIYA,GHANSHYAMBHAI HARIBHAI PATEL,BHARATBHAI UGARCHANDBHAI GADHECHA	,(MR S N THAKKAR)
48170	FA/4981/2018	21/12/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JAYABEN SAVJIBHAI GONDALIYA,NITESHBHAI SAVJIBHAI GONDALIYA,DHANJI SAVJIBHAI GONDALIYA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48171	FA/4983/2018	10/05/2019	LATE SIDI TAMACHI,LRS OF LATE MAMAD TAMACHI,LRS OF LATE HASAM TAMACHI,LRS OF LATE AALI TAMACHI,ALIMAMAD SIDI,IQBAL SIDI,LRS OF LATE HUSHEN SIDI,SARBAI SIDI,MOHMAMMAD ISMAIL,IBRAHIM ISMAIL,HANIF IBRAHIM,OSMAN IBRAHIM LRS OF LATE IBHRAM SIDI,SALIM IBRAHIM LRS OF LATE IBHRAM SIDI,JUSAB IBRAHIM LRS OF LATE IBHRAM SIDI,AAMNABEN IBRAHIM LRS OF LATE IBHRAM SIDI,JEBUNBEN IBRAHIM LRS OF LATE IBHRAM SIDI,ASLAM UMAR LRS OF LATE UMAR SIDI,ABDUL UMAR LRS OF LATE UMAR SIDI,KASAM UMAR LRS OF LATE UMAR SIDI,ROSHANBEN UMAR LRS OF LATE UMAR SIDI,RABHIABEN UMAR LRS OF LATE UMAR SIDI,RASIDABEN UMAR LRS OF LATE UMAR SIDI,RESHMABEN ISMAIL LRS OF LATE ISMAIL SIDI,ALLARAKHA ISMAIL LRS OF LATE ISMAIL SIDI,BASIR ISMAIL LRS OF LATE ISMAIL SIDI,FIROZ ISMAIL LRS OF LATE ISMAIL SIDI,SIDDIQ ISMAIL LRS OF LATE ISMAIL SIDI,MUMTAZ ISMAIL,MUSA MAMAD,KHATIZA MAMAD,RAMBHIABEN HASAM,FARIDABEN HASAM,LRS OF LATE ABBAS AALI,SULEMAN AALI,SATTAR AALI,MEMIBEN AALI,HAWABEN AALI,HAWABEN W/O HUSHEN SIDI,MAMD HUSHEN SIDI,YUNUS HUSHEN SIDI,HARUN HUSHEN SIDI,ZARINA HUSHEN SIDI,FARIDA HUSHEN SIDI,AAISABEN W/O ABBAS AALI	MR RAJESH K SAVJANI,MR ANVESH V VYAS	LATE NURMAMAD TAMACHI,LRS OF LATE HASAM TAMACHI,LRS OF LATE HAWABEN SIDI,LRS OF LATE SULEMAN MAMAD,LRS OF LATE JILUBEN MAMAD,LRS OF LATE RAMBHIABEN HASAM,LRS OF LATE KASAM NURMAMAD,ANWAR NURMAMAD,HASHAN NURMAMAD,HAWABAI NURMAMAD,LRS OF LATE ZUBEDABEN NURMAMAD,HALIMABEN NURMAMAD,FATMABEN NURMAMAD,SAYDABEN NURMAMAD,AAMANABEN NURMAMAD,JAMILA HASAM,HAJI MAHAMMAD HAJI ISMAIL,HAJI ANWAR HAJI ISMAIL,AAMNABEN HAJI ISMAIL,ROSHANBEN HAJI ISMAIL,JEBUNBEN HAJI ISMAIL,LRS OF LATE ZARINABEN HAJI ISMAIL,MERUN HAJI ISMAIL,FATMABEN W/O SULEMAN MAMAD,BASIR SULEMAN MAMAD,MEHRUN SUKEMAN MAMAD,RUKHSANA SULEMAN MAMAD,HANIF JUSAB UKERA,MEMUD JUSAB UKERA,NISAR AAMAD DAL,AMIN AAMAD DAL,IRFAN AAMAD DAL,NASHIMABEN D/O AAMAD DAL,MEHRUNBEN KASAM,YASMINBEN KASAM,JAHIDABEN KASAM,JOHRABEN KASAM,FARZANABEN KASAM,PARVINBEN KASAM,HASAM KASAM,AARIF KASAM,MAQBUL KASAM,ANDULBHAI S/O SULEMAN,HALIMABEN D/O SULEMAN,NASHIMABEN D/O SULEMAN,YUSUF S/O SULEMAN,RASIDABEN D/O SULEMAN,HANIF IBRAHIM,ALTAF HANIF,RUBINA HANIF,SHABANA HANIF	,MR PRATIK Y JASANI
48172	FA/5006/2018	15/02/2019	LHR OF DECD JIVATBEN SURBHANJI THAKOR,BHALAJI SURBHANJI THAKOR,KUVARBEN SURBHANJI THAKOR,KANTIJI SURBHANJI THAKOR,JAYANTIJI SURBHANJI THAKOR	MR VIKRAM J THAKOR,ROBIN PRASAD	THAKOR SURSANGJI JENAJI,DILIPBHAI CHAMPALAL MEHTA HIMSELF AND AS KARTA OF HUF,HITESHBHAI NARENDRABHAI SHAH,PANKAJBHAI BABUBHAI HUDIYA,SANDIPBHAI BABUBHAI HUDIYA,JINANI NIRMIT GAUTAMCHAND	
48173	FA/5015/2018	18/06/2019	KANTABEN WD/O BHARATKUMAR SHANKHLA,MINOR VANDANABEN BHARATKUMAR,MINOR JUMITKUMAR BHARATKUMAR	MR. NISHIT P GANDHI	RABARI PANCHABHAI CHELABHAI,	DENISHKUMAR B MORAKHIA
48174	FA/5016/2018	14/10/2020	RINAL SACHIN PATEL D/O RAJESHKUMAR PATEL,	NANAVATI & NANAVATI	SACHIN HARISHCHANDRA PATEL,	RULE SERVED
48175	FA/5028/2018	27/12/2018	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	BHASKARBHAI MANUBHAI @ MANIBHAI PATEL,VINODBHAI MANUBHAI @ MANIBHAI PATEL,KAMLESHBHAI MANUBHAI @ MANILAL PATEL,LIYAKATBHAI BASHIRBHAI KHOKHAR,BASHIRBHAI M. KHOKHAR	,MR MOHSIN M HAKIM
48176	FA/5030/2018	23/08/2019	RAJUBHAI HAMABHAI BHARAVAD,	MR SP MAJMUDAR	RAISANGBHAI PUNJABHAI CHAUHAN,MAFATBHAI RAISANGBHAI CHAUHAN	NOTICE SERVED
48177	FA/5031/2018	23/12/2019	ANAR CHEMICAL INDUSTRIES,	NIRALI Y OZA,LUV S SHAH	R D ENTERPRISE,DHAIRESH K SANGHVI	MR SANJAY A MEHTA
48178	FA/5036/2018	30/01/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION LIMITED,LALLUBHAI RATANJIBHAI PATEL	MS KIRAN D PANDEY	JAYSHREEBEN RAMESHCHANDRA GANDHI,MAYUR RAMESHCHANDRA GANDHI,JIGAR RAMESHCHANDRA GANDHI	(MR PARESH M DARJI)
48179	FA/5055/2018	27/09/2019	DAMJIBHAI HIRABHAI,NANJIBHAI HIRABHAI,KISHOR VALJI,AMIT RAMJI	MR RC KAKKAD,HARSHESH R KAKKAD	PASCHIM GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR
48180	FA/2/2019	25/02/2019	DEVENDRA SINGH GEHLOT,	MR ASHISH B DESAI	SAPANA DEVENDRASINGH GEHLOT,	
48181	FA/3/2019	25/02/2019	DEVENDRA SINGH GEHLOT,	MR ASHISH B DESAI	SAPANA DEVENDRASINGH GEHLOT,	
48182	FA/13/2019	22/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	HUSEN HAJI BHACHAL JAT,GOVIND SAVABHAI HARIJAN,RANCHHOD VELJIBHAI AAYAR,AABBAS SIDHIKBHAI JAT,SULEMAN HAJI JAT,THE UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48183	FA/20/2019	18/01/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NANAJIBHAI DUNGARBHAI RATHOD,GITABEN NANJIBHAI RATHOD,DHARMISTHABEN NANJIBHAI RATHOD,VISHALBHAI NANJIBHAI RATHOD,PARBATBHAI NAGJIBHAI GAMARA,BHIKHUBHAI L. RATHOD	,MR RATHIN P RAVAL
48184	FA/21/2019	25/01/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ILABEN WD/O PRAKASHBHAI DARJI,RAVI PRAKASHBHAI DARJI (RATHOD),SHYAM PRAKASHBHAI RADJI (RATHOD) THROUGH ILABEN WD/O PRAKASHBHAI DARJI,TULSI PRAKASHBHAI DARJI (RATHOD) THROUGH ILABEN WD/O PRAKASHBHAI DARJI,MAHENDRABHAI AMBALAL PARMAR	
48185	FA/26/2019	12/09/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BABUJI HARCHANDJI THAKOR,SONI KANUBHAI GUNVANTLAL	NOTICE SERVED BY DS,HCLS COMMITTEE,MR SAURABH M PATEL
48186	FA/27/2019	11/02/2019	AMBRISH TILES AND CERAMIC IND,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,RECOVERY OFFICER	MR HEMANT S SHAH
48187	FA/29/2019	09/01/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	LAXMANLAL KURYAJI ADIVASI,M/S SHANKARLAL K. BAMANIYA,RAMABHAI VISHRAMBHAI DAMOR	
48188	FA/32/2019	26/09/2020	UNITED INDIA INSURANCE CO.LTD, MEHSANA,	MR VIBHUTI NANAVATI	CHAUDHARY ROHITKUMAR BHIKHABHAI,PARMAR (MUSALMAN) NASIBKHAN MURADKHAN,PARMAR RIZWANABANU NASIBKHAN	RULE SERVED,MR MAYUR RAJGURU,VEDANT J RAJGURU
48189	FA/58/2019	27/07/2020	GAURIBEN WD/O GANESHBHAI SANGHANI,MEENABEN D/O GANESHBHAI SANGHANI,JAYDEEPBHAI S/O GANESHBHAI SANGHANI,VARSHABEN D/O GANESHBHAI SANGHANI	MR. HEMAL SHAH	YOGESHBHAI NATHIBHAI VALA,INSURANCE CO. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. VISHAL P THAKKER,PARESHKUMAR M VADHER,MS KIRTI S PATHAK
48190	FA/70/2019	26/04/2019	RITESH JAYANTIBHAI PATEL,	MR R G DWIVEDI	DILIP BHIKHABHAI PATEL,	
48191	FA/72/2019	09/03/2019	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	KULDIP DATARAM CHAUDHARI,BALVANTSING KHAJANSINH CHAUDHARY (JAT),RAMILABEN DINESHBHAI PATEL (THEBHAT),KRUNALBHAI DINESHBHAI PATEL (THEBHAT),DHAVALBHAI DINESHBHAI PATEL (THEBHAT),GOVABHAI @ GOVINDBHAI NAGARBHAI PATEL (THEBHAT),MONABEN GOVABHAI @ GOVINDBHAI PATEL (THEBHAT)	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR R G DWIVEDI
48192	FA/79/2019	04/02/2019	DIVISIONAL CONTROLLER (BHAVNAGAR) GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	SAVITABEN DAMJIBHAI SHELADIA L.H. OF DECD. DAMJIBHAI KURJIBHAI SHELADIA,LASHKARBHAI DAMJIBHAI SHELADIA,NARESHBHAI DAMJIBHAI SHELADIA,SUKHBHAI D. CHAUHAN,THE ORIENTAL INSURANCE COMPANY BHAVNAGAR	,MR RATHIN P RAVAL
48193	FA/80/2019	04/02/2019	DIVISIONAL CONTROLLER (BHAVNAGAR) GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	FATMABEN MAJIDBHAI GORI L.H. OF DECD. MAJIDBHAI MAHMADBHAI GOR,MURTUJA MAJIDBHAI GORI,IMRAN MAJIDBHAI GORI,ROJINABEN MAJIDBHAI GORI,RUKSANA MAJIBHAI GORI,SUKHBHAI D. CHAUHAN,THE ORIENTAL INSURANCE COMPANY BHAVNAGAR	,MR RATHIN P RAVAL,KHUSHBU H DANECHA
48194	FA/86/2019	04/02/2019	DIVISIONAL CONTROLLER (BHAVNAGAR) GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	HANSABEN KANJIBHAI PARMAR L.H. OF DECD. KANJIBHAI JADAVBHAI PARMAR,ASMITABEN KANJIBHAI PARMAR,KAJALBEN KANJIBHAI PARMAR,PURIBEN KANJIBHAI PARMAR,MINOR SUNIL KANJIBHAI PARMAR,JADAVBHAI MAKODBHAI PARMAR,PUTLIBEN JADAVBHAI PARMAR,SUKHBHAI D. CHAUHAN,THE ORIENTAL INSURANCE COMPANY BHAVNAGAR	,MR RATHIN P RAVAL,EMIK K PARMAR
48195	FA/93/2019	04/07/2019	MAHENDRABHAI MAGANBHAI MAKWANA (PARMAR),REKHABEN MAHENDRABHAI MAKWANA (PARMAR)	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	MANUBHAI AJITSINH SINDHA,TALIBBHAI Y SHEKH,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR VC THOMAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48196	FA/111/2019	10/10/2019	PATEL SANTOKBEN RANCHHODBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48197	FA/112/2019	10/10/2019	THAKOR UMEDJI SONAJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48198	FA/113/2019	10/10/2019	RABARI MAIJIBHAI CHELABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MR HS MUNSHAW
48199	FA/114/2019	10/10/2019	PATEL KANTIBHAI BHAGAVANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER, ROAD AND BUILDING DEPARTMENT (DISTRICT PANCHAYAT)	GOVERNMENT PLEADER,MR HS MUNSHAW
48200	FA/115/2019	10/10/2019	PATEL BABUBHAI MOHANLAL,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48201	FA/116/2019	10/10/2019	RABARI NATHABHAI LILABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48202	FA/117/2019	10/10/2019	RABARI AMIBHAI KALABHAI SINCE DECD. THROUGH HEIR,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48203	FA/118/2019	10/10/2019	RABARI SUKHABHAI LAXMANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48204	FA/119/2019	22/02/2019	GHORI ABADKHAN JAMALKHAN,	MR NK MAJMUDAR	JASHODABEN PARAGBHAI PATEL WIFE OF BHARATBHAI BHEMABHAI PATEL,MANGABHAI BHUTABHAI MEDAT,KANTIBAHI JOITABHAI KHOLWADIYA,DEVCHANDBHAI NAGARBHAI PATEL,REVABEN DEVCHANDBHAI PATEL,BHIKHABHAI VIRABHAI SUNDHIYA(PATEL),HIRABHAI PARAGBHAI ROD(PATEL),KIRITKUMAR BHEMABHAI PATEL,JETHABHAI SHANKARBHAI MEDAT(PATEL),DINESHBHAI JOITARAM PATEL(KHOLVADIAYa)	
48205	FA/124/2019	10/10/2019	PARMAR PURSHOTTAMBHAI VIRABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48206	FA/125/2019	10/10/2019	DESAI DHARAMSINH VERSIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48207	FA/134/2019	04/02/2019	DIVISIONAL CONTROLLER (BHAVNAGAR) GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MINOR PAYAL HASMUKHBHAI BARAIA THROUGH HASMUKHBHAI D. BARAIA,SUKHBHAI D. CHAUHAN,THE ORIENTAL INSURANCE COMPANY BHAVNAGAR	,MR RATHIN P RAVAL
48208	FA/137/2019	20/11/2019	RAVAL PRATIKSHABEN PANKAJBHAI,RAVAL ANKITA PANKAJBHAI,RAVAL HARDIK PANKAJBHAI,RAVAL CHATURBHAI MOTIBHAI	KAASH K THAKKAR	HAJI ABDUL GANI,FUTURE GENERAL INDIA INSURANCE COMPANY LTD	MR GC MAZMUDAR,MR HG MAZMUDAR,MR DHAVAL V SHAH
48209	FA/140/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MAGANBHAI UKABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR PARTHIV A BHATT
48210	FA/142/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	L H OF MOHANBHAI BHIKHABHAI PATEL, RAJUBHAI MOHANBHAI PATEL,CHIMANBHAI BHIKHABHAI PATEL,DAYALBHAI BHIKHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS

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48211	FA/143/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	FAKIRBHAI SHANKARBHAI PATEL,SPECIAL LAND ACQUSITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48212	FA/144/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	PARAGBHAI RATNABHAI,SPECIAL LAND ACQUSITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48213	FA/145/2019	20/08/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	THAKORBHAI MAKANBHAI PATEL,PALIBEN D/O MAKANBHAI VALLABHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR PARTHIV A BHATT
48214	FA/146/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAHYABHAI NARANBHAI PATEL,THAKORBHAI NARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48215	FA/147/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HARISHBHAI GORDHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48216	FA/148/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KANTILAL MAGANLAL PATEL,SPECIAL LAND ACUQISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48217	FA/149/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KANTILAL MAGANLAL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48218	FA/151/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	LAXMIBEN NATVERLAL,NAVNITBHAI NATVERLAL,VASANTBHAI NATVERLAL,DILIPKUMAR NATVERLAL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS,MR MANAN A SHAH
48219	FA/152/2019	20/08/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	VALLABHBHAI DAYALBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
48220	FA/153/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	CHANDUBHAI KHUSHALBHAI BAROT,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48221	FA/154/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMANBHAI FAKIRBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48222	FA/155/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHARATKUMAR FAKIRBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48223	FA/157/2019	04/02/2019	DIVISIONAL CONTROLLER (BHAVNAGAR) GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	HANSABEN KANJIBHAI PARMAR,SUKHBHAI D. CHAUHAN,THE ORIENTAL INSURANCE COMPANY BHAVNAGAR	,MR RATHIN P RAVAL
48224	FA/158/2019	20/08/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	GAMANBHAI RAMUBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48225	FA/159/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	CHANDUBHAI KHUSHALBHAI BAROT,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48226	FA/160/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MANIBEN WD/O FAKIRBHAI MAKANBHAI PATEL,LAXMIBEN FAKIRBHAI PATEL,RAMANBHAI FAKIRBHAI PATEL,PRABHUBHAI FAKIRBHAI PATEL,DEVIBEN FAKIRBHAI PATEL,ISHWARBHAI FAKIRBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48227	FA/161/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MANSUKHBHAI ALIAS VINUBHAI LALLUBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48228	FA/162/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMANBHAI FAKIRBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48229	FA/163/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMANBHAI NARSINHBHAI PATEL,MANCHHUBEN NARSINHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48230	FA/164/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHARATBHAI FAKIRBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48231	FA/165/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HARISHCHANDRA GORDHANBHAI PATEL,DHASHRATHBHAI GORDHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48232	FA/166/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	NANKABHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48233	FA/167/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KANTILAL MAGANLAL,L H OF DECD. CHANDUBHAI MAGANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,ASHWINKUMAR CHANDULAL,KOKILABEN D/O. CHANDUBHAI MAGANLAL PATEL,MAHENDRAKUMAR CHANDULAL PATEL	RULE SERVED,SERVED BY PUBLICATION IN NEWS
48234	FA/197/2019	24/01/2019	RAMCHANDRASINH LAXAMANSINH DAMOR,LILABEN RAMCHANDRASINH DAMOR	(CHETANKUMAR K SHAH)	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)
48235	FA/198/2019	24/01/2019	FATESINH @ VIJAYSINH AMARSINH BARIYA,MINOR HITESH FATESINH @ VIJAYSINH BARIYA,MINOR NIRUBEN FATESINH @ VIJAYSINH BARIYA	(CHETANKUMAR K SHAH)	UNITED INDIA INSURANCE COMPANY LIMITED.,	(MR MAULIK J SHELAT)
48236	FA/210/2019	23/01/2019	SALIMBHAI IBRAHIMBHAI CHANDA,	MR MOHSIN M HAKIM	SHANTILAL HARKHABHAI VANKAR,GANGABEN RATANSINH PARMAR,NATIONAL INSURANCE COMPANY LIMITED	,MR HAMESH C NAIDU
48237	FA/221/2019	10/10/2019	PATEL PARSHOTTAMBHAI BABABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48238	FA/222/2019	10/10/2019	MAKWANA GOVINDBHAI NANJIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48239	FA/223/2019	10/10/2019	THAKOR SHANTABEN PRATAPJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48240	FA/224/2019	10/10/2019	MAKWANA SHIVABHAI NANJIBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48241	FA/225/2019	10/10/2019	RABARI MAGANBHAI JAKSHIBHAI SINCE DECD. THROUGH HEIRS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48242	FA/226/2019	10/10/2019	RABARI MOHANBHAI AKHIBHAI SINCE DECD. THROUGH HEIRS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
48243	FA/236/2019	29/01/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	NANABAI WD/O VISHRAMBHAI BHANDERI,VINODBHAI VISHRAMBHAI BHANDERI	,VIRAL K VASHI
48244	FA/252/2019	19/02/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	DINESHBHAI RATILAL GANDHI,MALLIKABEN DINESHBHAI GANDHI,ZARALBEN DINESHBHAI GANDHI,MAHESHBHAI ISHWARBHAI PARMAR,CHARTERED SPEED PVT LTD,BRTS JANMARG BUS SERVICE	
48245	FA/258/2019	13/08/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	JADEJA RANJITSINH MAFAJI,NEHABEN AJAYKUMAR THAKKAR,NANDABEN WD/O KIRTIKUMAR BABUBHAI BHAGORA,BRIJESH KIRTIKUMAR BHAGORA,MINOR SUSHIL KIRTIKUMAR BHAGORA,BABUBHAI VAGHJIBHAI BHAGORA,SOMIBEN BABUBHAI BHAGORA	
48246	FA/282/2019	20/02/2020	TANUJA W/O YUNISBHAI LALANI (RATHOD),	MR.JAY S SHAH	GOVINDBHAI KHUBAJI MAJIRANA,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR RATHIN P RAVAL
48247	FA/286/2019	25/09/2019	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JADAV MADHAVSINH SOMSINH,	MR KM SHETH
48248	FA/291/2019	13/06/2019	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	YATINKUMAR JASHVANTSINH PATEL,MINOR HIRAL YATINKUMAR PATEL,MINOR KRISHA YATINKUMAR PATEL,OM PRAKASH BIRWAL,MAYADEVI RADHESHYAM	NOTICE UNSERVED,MR.HIREN M MODI
48249	FA/293/2019	04/09/2019	LAXMANBHAI AMRABHAI PARMAR,	MR KM SHETH	THE STATE GOVERNMENT OF GUJARAT,SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
48250	FA/294/2019	26/03/2019	THE NEW INDIA ASSURANCE COMPANY LTD, MUMBAI,	MR VIBHUTI NANAVATI	JADEJA DILIPSINH,DARSHANSINH RANJITSING SARDAR,RAGHAVENDRASINH INDRAVIJAYSINH GOHIL,THE NATIONAL INSURANCE CO. LTD,INDRAVIJAYSINH DILIPSINH GOHIL,ANSUYABA INDRAVIJAYSINH GOHIL,MANHAR KUNVARBA DILIPSINH GOHIL	,MR PALAK H THAKKAR,DHARAMVEER SINH J SOLANKI,MS. JINAL D SOLANKI
48251	FA/295/2019	25/09/2019	THE SPECIAL LAND ACQUISITION OFFICER AND DY. COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHOKBHAI KANCHANBHAI PATEL(POA OF TADVI CHAMPABEN SHANTILAL),	MR KM SHETH
48252	FA/310/2019	24/09/2019	ASHWINBHAI MANUBHAI VEKARIYA,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48253	FA/311/2019	24/09/2019	CHANDRESH DEVJIBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48254	FA/312/2019	24/09/2019	JETHABHAI DAMJIBHAI PATEL,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48255	FA/313/2019	24/09/2019	KARMSHIBHAI CHHAGANBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48256	FA/314/2019	24/09/2019	GOPALBHAI CHAKUBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48257	FA/316/2019	24/09/2019	DINESHBHAI DHANJIBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48258	FA/317/2019	24/09/2019	HASMUKHBHAI DHANJIBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48259	FA/329/2019	11/02/2019	COSMO CERAMICS EARLIER SAKARWALA POTTERIES,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,	MR SACHIN D VASAVADA
48260	FA/347/2019	18/01/2019	LAKHUBEN W/O BHAYABHAI VAGH,NANABHAI S/O BHAYABHAI VAGH,DULABHAI S/O BHAYABHAI VAGH,BHUPATBHAI S/O BHAYABHAI VAGH,RAZIBEN D/O BHAYABHAI VAGH,JANDURBHAI S/O BHAYABHAI VAGH,NATHIBEN D/O BHAYABHAI VAGH	MR MANRAJ A BAROT	GENERAL MANAGER,COLLECTOR OF AMRELI,DISTRICT SUPERINTENDENT OF POLICE	
48261	FA/363/2019	07/02/2019	BHAILALBHAI ZAVERBHAI PATANWADIA,SHANKARBHAI ZAVERBHAI PATANWADIA SINCE DECD THROUGH LHR,PARSOTTAM ZAVERBHAI PATANWADIA SINCE DECD THROUGH LHR,JAYABEN BHAILALBHAI PATANWADIA,JASODABEN BHAILALBHAI PATANWADIA,RAMILABEN BHAILALBHAI PATANWADIA,LILABEN BHAILALBAI PATANWADIA,RAMANBHAI SHANKERBHAI PATANWADIA,ISHWARBHAI SHANKERBHAI PATANWADIA,RANCHHODBHAI SHANKERBHAI PATANWADIA,SHANTABEN SHANKERBHAI PATANWADIA,MANILAL PARSOTTAMBHAI PATANWADIA,RAMESHBHAI PARSOTTAMBHAI PATANWADIA,SAVITABEN PARSOTTAMBHAI PATANWADIA,KALIDAS PARSOTTAMBHAI PATANWADIA SINCE DECD THROUGH LHR,KASHIBEN WD/O KALIDAS,MANJULABEN KALIDAS,NAGINBHAI KALIDAS,KANUBHAI KALIDAS,THAKORBHAI KALIDAS,VINUBHAI KALIDAS	MR TRILOK J PATEL	SPECIAL LAND ACQUISTION OFFICER,DEFENCE ESTATE OFFICER	RULE NOT RECD BACK,MR ANKIT SHAH
48262	FA/364/2019	07/02/2019	SOMABHAI GABABHAI SINCE DECEASED THRU HEIRS AND LEGAL REPRESENTATIVE,GANGABEN SOMABHAI,JADABEN SOMABHAI,DAHYABHAI SOMABHAI,SHANABHAI SOMABHAI,CHHOTABHAI SOMABHAI,PALIBEN SOMABHAI	MR TRILOK J PATEL	SPECIAL LAND ACQUISTION OFFICER,DEFENCE ESTATE OFFICER	RULE NOT RECD BACK,MR ANKIT SHAH
48263	FA/365/2019	07/02/2019	SHANABHAI NANABHAI SINCE DECEASED THRU HEIRS AND LEGAL REPRESENTATVIES,GORDHANBHAI NANABHAI SINCE DECD THROUGH LHR,REVABEN NANABHAI (eXPIRED),PUNJIBEN SHANBHAI MALI,RAIJIBHAI SHANABHAI MALI,KALIDAS SHANABHAI MALI,DHULIBEN GORDHANBHAI,SHAKUBEN GORDHANBHAI,PASIBEN GORDHANBHAI,SHARDABEN GORDHANBHAI,JAYANTIBHAI GORDHANBHAI,JINABHAI GORDHANBHAI,SUMITRABEN GORDHANBHAI,CHAMPABEN GORDHANBHAI	MR TRILOK J PATEL	SPECIAL LAND ACQUISTION OFFICER,DEFENCE ESTATE OFFICER	RULE NOT RECD BACK,MR ANKIT SHAH
48264	FA/366/2019	07/02/2019	DECEASED KHODABHAI SOMABHAI AND MANJULABEN SOMABHAI THRU LEGAL HEIRS REPRESENTATIVE,VASANTBHAI CHHOTALAL PAREKH,JIGNESHKUMAR VASANTBHAI	MR TRILOK J PATEL	SPECIAL LAND ACQUISTION OFFICER,DEFENCE ESTATE OFFICER	RULE NOT RECD BACK,MR ANKIT SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48265	FA/367/2019	22/01/2019	MINOR RAVIKUMAR BAHASDURSINH BARIA,	MR PARTHIV A BHATT	RAMESHKUMAR JASHVANTBHAI PATEL,MAHAMMAD YUSUF AHEMAD KALU,NATIONAL INSURANCE COMPANY LTD	,MR. ALKESH N SHAH
48266	FA/384/2019	25/09/2019	ERREBI ASSEMBLAGGI MECCANICI SRL,M/S PAOLO RASTONI	(MR MB GANDHI),MR CHINMAY M GANDHI	PRASHANT RASTONI MACHINERY PRIVATE LIMITED,	MR DHAVAL SHAH
48267	FA/386/2019	29/04/2019	FENIL BHARATBHAI SHAHH,GITA BHARAT SHAH,BHARATBHAI RATANSHI SHAH,GREENLAND INFRACONS PVT LTD,HIMALAYA DARSHA COOPERATIVE HOUSING SOICEYT	ADITYA A GUPTA,MOHIT A GUPTA	AUTHORIZED OFFICER BANK OF INDIA,	MS NALINI S LODHA
48268	FA/429/2019	29/04/2019	OWNER OF THE S T BUS NO GJ-18Y-3516 S T CORPORATION,	MRS VASAVDATTA BHATT	LAXMIBEN MADHAVBHAI MAKWANA,HEMAKSHIBEN MADHAVBHAI MAKWANA,JAI MADHAVBHAI MAKWANA,VASHRAMBHAI LALJIBHAI RABARI	,MR.HIREN M MODI
48269	FA/436/2019	01/10/2019	CHATURBHAI GANGARAM BHALIYA,MADHUBEN W/D OF CHATURBHAI BHALIYA,VALIBEN D/O CHATURBHAI BHALIYA,LILABEN D/O CHATURBHAI BHALIYA,DILIPBHAI CHATURBHAI BHALIYA	,MR SP MAJMUDAR,MR P P MAJMUDAR	CHATURBHAI LALLUBHAI MARAVADI (DRIVER),PYAREKHA HANIKHA PATHAN (OWNER),NATIONAL INSURANCE CO LTD	
48270	FA/471/2019	25/02/2019	HEIRS OF DECD. MAHIDAS KARSAN VALLABHBHAI MAHIDAS,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,HEIRS OF DECD. MAHIDAS KARSAN,VAJIBEN MAHIDAS,JAYABEN MAHIDAS,SAVITABEN MAHIDAS,HARSHABEN MAHIDAS	,GOVERNMENT PLEADER
48271	FA/472/2019	25/02/2019	HEIRS OF DECD VIRJI TRIKAM JITENDRABHAI VIRJIBHAI,	MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER,HEIRS OF DECD VIRJI TRIKAM,VIJAYABEN VIRJIBHAI,BHANUBEN VIRJIBHAI	
48272	FA/479/2019	18/10/2019	KIRITBHAI DAHYABHAI PATEL,PIYUSHBHAI KIRITBHAI PATEL,LH OF DECD BHUPENDRABHAI DAHYABHAI PATEL,VARSHABEN BHUPENDRABHAI PATEL,YAGNESHBHAI BHUPENDRABHAI PATEL,PRATIMABEN BHUPENDRABHAI PATEL	ROHAN A SHAH,RUSHABH H SHAH	GUJARAT ECO INFRASTRUCTURE PVT LTD,GIRISHCHANDRA RAMESHCHANDRA LUTHRA	MR SHITAL R PATEL
48273	FA/482/2019	01/02/2019	PATEL GOVINDBHAI BABUBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL DIVISION1	
48274	FA/484/2019	01/02/2019	BHOI KAMLABEN W/O PUNAMCHAND CHOTALAL,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL DIVISION1	
48275	FA/485/2019	01/02/2019	LH OF DECD RATHOD SANAJI GULABJI,JENUBEN SANAJI RATHOD,LH OF DECD RATHOD CHATURAJI GULABJI,LAXMIBEN CHARURJI RATHOD,RATHOD RANJITBHAI CHATURBHAI,BALWANTBHAI CHATURBHAI RATHOD,RATHOD RESHAMBEN CHATURJI W/O ZALA AMARSINH BHUPATSINH,RATHOD (VAGHELA) CHANDUJI GALBAJI,RATHOD (VAGHELA)KESAJI GALBAJI,RATHOD KODARJI GALBAJI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48276	FA/487/2019	01/02/2019	LH OF DECD RATHOD SANAJI GULABJI,RATHOD(VAGHELA) CHANDUJI GALBAJI,RATHOD(VAGHELA) KESAJI GALBAJI,RATHOD KODARJI GALBAJI,JENUBEN SANAJI RATHOD,L H OF DECEASED RATHOD CHATURAJI GULABJI,LAXMIBEN CHARURJI RATHOD W/O ZALA BHARATSINH BHIKHUSINH,RATHOD RANJITBHAI CHATURBHAI,BALWANTBAHI CHATURBHAI RATHOD,RATHOD RESHMABEN CHATURJI W/O ZALA AMARSINH BHUPATSINH	,MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL DIVISION1	
48277	FA/502/2019	25/02/2019	PARESHKUMAR AMBALAL PRAJAPATI,	MR P P MAJMUDAR	JYOTSANABEN MANILAL PRAJAPATI,	MR LALJI R MOKARIA
48278	FA/536/2019	03/09/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PUSHPALAL RAHULBHAI PRASAD,RAJENDRASINH JORUBHAI ZALA,NARHARDAN AMUBHAI GADHAVI,RAHULBHAI BIRENDRA PRASAD,NEW INDIA ASSURANCE COMPANY LTD	DS AFF.NOT FILED (N),MR TANMAY B KARIA
48279	FA/538/2019	12/12/2020	SAVITABEN JADAVBHAI KAKADIA,DHIRUBHAI JADAVBHAI KAKADIA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	MULABHAI KHIMJIBHAI SIRODIA,BAJAJ ALLAINZ GENERAL INSURANCE COMPANY LIMITED	(MR MAULIK J SHELAT),MR Y J PATEL
48280	FA/539/2019	22/06/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAJIYABEN MUSTUFABHAI VAHORA,ASMABEN VAHIDBHAI VAHORA,MUBSSIRA VAHIDBHAI VAHORA,FARHIN VAHIDBHAI VAHORA,MAHOMADMUBIN VAHIDBHAI VAHORA,TAHIRMAHOMAD VAHIDBHAI VAHORA,SAROJBEN ABBASBHAI NOBARA	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48281	FA/551/2019	22/10/2019	DEPUTY ENGINEER MGVCL CO LTD,	MR VIRAL V DAVE	RAJESHBHAI GEMALSINH GOHIL,GEMALSINH FATESINH GOHIL	NOTICE SERVED,HCLS COMMITTEE,MR.MANAN BHATT
48282	FA/556/2019	25/07/2019	INTERFACE BROKERAGE AND RESEARCH LIMITED,	MR GM JOSHI	PANKAJ R SHAH,	
48283	FA/562/2019	04/07/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BALDEVBHAI SHIVRAMBHAI PRAJAPATI,CHANCHIBEN BALDEVBHAI PRAJAPATI,CHANDRAKANTBHAI BALDEVBHAI PRAJAPATI	NISHIT A BHALODI
48284	FA/571/2019	04/07/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KULDEEP MANOJBHAI PRAJAPATI,JADISHKUMAR AMRATLAL PATEL	NOTICE SERVED,NISHIT A BHALODI
48285	FA/572/2019	04/07/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GAUTAMBHAI PRAHLADBHAI PRAJAPATI,JAGDISHKUMAR ARATLAL PATEL	NOTICE SERVED,NISHIT A BHALODI
48286	FA/574/2019	04/07/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DHAVAL GITESHGIRI GOSWAMI,JAGDISHKUMAR AMRATLAL PATEL	NOTICE SERVED,NISHIT A BHALODI
48287	FA/575/2019	04/07/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NATVARLAL JOITARAM PRAJAPATI,SHARDABEN W/O. NATVARLAL JOITARAM PRAJAPATI,MANISHABEN D/O. NATVARLAL JOITARAM PRAJAPATI,JAGDISHKUMAR AMRATLAL PATEL	NOTICE SERVED,NISHIT A BHALODI
48288	FA/576/2019	04/07/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DASHRATHBHAI RAMBHAI PRAJAPATI,MANJULABEN DASHRATHBHAI PRAJAPATI,NILESHKUMAR DASHRATHBHAI PRAJAPATI,JAGDISHKUMAR AMRATLAL PATEL	NOTICE SERVED,NISHIT A BHALODI
48289	FA/577/2019	04/07/2019	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIPULBHAI RAJUBHAI PRAJAPATI,JAGDISHKUMAR AMRATLAL PATEL	NOTICE SERVED
48290	FA/578/2019	27/02/2019	KALUBHAI VIRABHAI VAGADIA,	MR PK PANCHOLI	RAVAL DHULABHAI SOMABHAI,RAVAL RAMESHBHAI MAGANBHAI,RAVAL LALBHAI MAGANBHAI,MONGIBEN SOMABHAI RAVAL	DS AFF.NOT FILED (N),MR SP MAJMUDAR,MR. HJ KARATHIYA
48291	FA/592/2019	14/02/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KHAMMABEN MADANLAL SUTHAR,SURU KAMARKAR CHHOTU KAMARKAR,TATA MOTORS LTD,	
48292	FA/598/2019	14/12/2019	SHARDABEN W/O RAMANBHAI RATNABHAI VADI,RAMANBHAI RATNABHAI VADI	MR MAKBUL I MANSURI	UKABHAI NATHABHAI PARMAR,ISUBBHAI ABDULBHAI LOLADIYA (ANANDPURWALA),THE ORIENTAL INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,MS DIMPLE A THAKER
48293	FA/602/2019	14/02/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAJJANBEN VIJAYSINH PADHIYAR,RATANSINH AMARSINH PADHIYAR,RAMJILAL NATHUI DIDVANIYA,SAMSAD AHMED MANANMADHASAN PATHAN,SIKANDARALI BAHUKHAN PATHAN,NEW INDIA INSURANCE CO. LTD.,	
48294	FA/606/2019	09/12/2019	RAJESHKUMAR BALAVANTRAY TRIVEDI,	MR VIRAL V DAVE	MANISHA D/O DR MADHU SHARMA,	MR SALIM M SAIYED,MR SANTOSH D GOENKA
48295	FA/609/2019	22/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED MUMBAI,	MR VIBHUTI NANAVATI	RAJESH RANJITSINH VAGHELA,NAVINBHAI SHANABHAI PARMAR,RANCHHODBHAI MANGALBHAI VAGHELA	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48296	FA/625/2019	16/12/2019	L.H. OF DECEASED DATTURAO ALLIES DATTATREY BAPURAO FANSE DHARMENDRA DATTATREY FANSE,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,FANSE MINABEN DINKARRAI,FANSE SHAILESHKUMAR DINKARRAI,FANSE AATISHKUMAR DINKARRAI,L.H. OF DECEASED FANSE MANISHABEN ARVINDBHAI,FANSE NILAYBHAI ARVINDBHAI,FANSE BHUSHANBHAI ARVINDBHAI,PADMJABEN DATTATREY FANSE,MADHURIBEN UPEN PANDYA,SWATI DATTATREY FANSE,PRANOTI NITIN KARMANIS,BHUSHANKUMAR ARVINDBHAI FANSE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,DELETED
48297	FA/626/2019	16/12/2019	L.H. OF DECEASED DATTURAO ALLIES DATTATREY BAPURAO FANSE DHARMENDRA DATTATREY FANSE,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,FANSE MINABEN DINKARRAI,FANSE SHAILESHKUMAR DINKARRAI,FANSE AATISHKUMAR DINKARRAI,L.H OF DECEASED FANSE MANISHABEN ARVINDBHAI,FANSE NILAYBHAI ARVINDBHAI,FANSE BHUSHANBHAI ARVINDBHAI,PADMJABEN DATTATREY FANSE,MADHURIBEN UPEN PANDYA,SWATI DATTATREY FANSE,PRANOTI NITIN KARMANIS,BHUSHANKUMAR ARVINDBHAI FANSE	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
48298	FA/634/2019	15/07/2019	MINOR AAYUSH JIGNESHBHAI SUTHAR THRU GUARDIAN JIGNESHBAHI BHIKHABHAI SUTHAR,	MR.HIREN M MODI	PUNAMBHAI BHAGHABHAI VAGHELA,RELIANCE GENERAL INSURANCE CO. LTD.,	NOTICE SERVED,(MR MAULIK J SHELAT)
48299	FA/640/2019	19/03/2019	KALUPUR SHAK MARKET MARVADI VEPARI MANDAL,	MR RL MEHTA,MR PINAKIN B RAVAL	AHMEDABAD MUNICIPAL COMMISSIONER,KALUPUR SHAK MARKET MANDLI VEPARI MANDAL	,MR SATYAM Y CHHAYA
48300	FA/642/2019	15/03/2019	MANIBEN GULABRAI KOSTI,	MR ANIL C THAKORE	JASHODABEN DHANALAL KOSTI,VASANT DHANALAL KOSTI,MANISH DHANALAL KOSTI	MR DAXESH T DAVE
48301	FA/657/2019	25/04/2019	JOHRABEN WD/O MOHAMMADBHAI ALIBHAI,AHMADBHAI MOHAMMADBHAI,ASAGARBHAIMOHAMMADBHAI,RABBANIBHAI MOHAMMADBHAI,MUMTAZBEN D/O MOHAMMADBHAI AND W/O BHIKHUBHAI,AIYYUBBBHIA MOHAMMADBHAI	MRS NISHA M PARIKH	ABBASBHAI USMANBHAI SHEIKH,	
48302	FA/683/2019	25/04/2019	ASHWINBHAI KARSHANBHAI GAJERA,	MR. MAHITOSH U SINGH,ANAND S TAILOR	AARTIBEN W/O ASHWINBHAI KARSHANBHAI GAJERA AND D/O VALLABHBHAI RUPAPARA,	SERVED BY RPAD (N)
48303	FA/687/2019	04/10/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KRUNAL JAYANTILAL PATEL,VANKAR KACHRABHAI RABARI,PRAVINKUMAR LAKHAMSI LIMBANI,VINODBHAI RATILAL MODI	,NISHIT A BHALODI
48304	FA/699/2019	25/02/2019	LH OF PATEL NATVARBHAI GOBARBHAI,PATEL DHIRUBHAI NATVARBHAI,PATEL MAHENDRABHAI NATVARBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTVIE ENGINEER,L H OF PATEL NATVARBHAI GOBARBHAI,L H OF PATEL JAKUBEN NATVARBHAI,JAYANTIBHAI NATVARBHAI PATEL,ISHWARBHAI NATVARBHAI PATEL,ASHWINBHAI NATVARBAHI PATEL,KAMLABEN D/O NATVARBHAI GOBARBHAI PATEL WIDOW OF CHIMANBHAI MANIBHAI PATEL,VIMLABEN D/O NATVARBHAI GOBARBHAI PATEL WIFE OF ARVINDBHAI BECHARBHAI PATEL,USHABEN D/O NATVARBHAI GOBARBHAI PATEL WIFE OF JASUBHAI	,NOTICE SERVED BY DS
48305	FA/700/2019	25/02/2019	MANSUKHBHAI HARIBHAI,RAMJIBHAI HARIBHAI	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48306	FA/701/2019	11/03/2019	MANSUKHBHAI HARIBHAI,RAMJIBHAI HARIBHAI	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48307	FA/732/2019	04/09/2019	GENERAL MANAGER ONGC,	MR RITURAJ M MEENA	LATE MALEK SIKANDARBHAI SHERUBHAI,LATE ANWARBHAI SHERUBHAI MALEK,SPECIAL LAND ACQUISITION OFFICER,JETUNBEN SIKANDARBHAI MALEK,LATE MUSTUFA SIKANDARBHAI MALEK,AMIRBHAI SIKANDARBHAI MALEK,MADINABANU SIKANDARBHAI MALEK,SALIMBHAI SIKANDARBHAI MALEK,MAHEBUBBHAI SIKANDARBHAI MALEK,BANUBIBI ANWARBHAI MALEK,DILAWAR ANWARBHAI MALEK,SHAHBUDIN ANWARBHAI MALEK,SALAUDIN ANWARBHAI MALEK,ALAUDIN ANWARBHAI MALEK,RASULBHAI ANWARBHAI MALEK,IBRAHIMBHAI ANWARBHAI MALEK,BIBIBEN MUSTUFABHAI MALEK,IMRAN MUSTUFA MALEK,FIRDOSBANU MUSTUFA MALEK,JAVED MUSTUFA MALEK	,J K GANDHI,MALAV M MULANI
48308	FA/777/2019	30/08/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	MANISHKUMAR LALJIBHAI PATEL,RAMESHKUMAR AMRUTLAL JAYSWAL,VISHNUBHAI JIVABHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR BHAVESH D HAJARE
48309	FA/778/2019	30/08/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RUCHITA W/O MANISHKUMAR PATEL,RAMESHKUMAR AMRUTLAL JAYSWAL,VISHNUBHAI JIVABHAI PATEL,pushpaben vishnubhai patel	NOTICE NOT RECD BACK,NOTICE SERVED,MR BHAVESH D HAJARE
48310	FA/781/2019	13/03/2020	BABULAL TULSIDAS RAJPUT,	MR NK MAJMUDAR	SURAJBEN W/O BABULAL RAJPUT AND D/O HIRALALJI RAGHUNATHJI RAJPUT,	MR AMRISH K PANDYA
48311	FA/809/2019	05/02/2020	NAYEE NANJIBHAI DHARMABHAI,NAYEE SITABEN NANJIBHAI,NAYEE DINESHBHAI NANJIBHAI,NAYEE PRAKASHBHAI NANJIBHAI	,MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
48312	FA/819/2019	21/10/2019	M/S ELECTRO MAGNETIC INDUSTRIES THRO. AUTHO.PERSON JAYDEV NARBHESHANKAR PANERI (GENERAL MANAGER),	MR DHARMESH V SHAH	BHAGWATI AUTOCAST LIMITED,	JAYDEEPSINH H RAJPUT
48313	FA/820/2019	17/07/2019	INTERFACE BROKERAGE AND RESEARCH LIMITED, THROUGH ITS DIRECTOR SHRI HIMAL K. PARIKH,	MR GM JOSHI	NISHA P SHAH,	MR SANJIV D DAVE
48314	FA/821/2019	22/01/2020	INTERFACE BROKERAGE AND RESEARCH LIMITED,	VYOM H SHAH	NIKITA D SHAH,	MR.ANKIT M TALSANIA
48315	FA/822/2019	24/07/2019	INTERFACE BROKERAGE AND RESEARCH LIMITED,	MR GM JOSHI	PANKAJ R SHAH,	MR SANJIV D DAVE
48316	FA/825/2019	20/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMANBHAI NARSINHBHAI PATEL,MANCHUBHAI NARSINHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
48317	FA/833/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES
48318	FA/834/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES
48319	FA/835/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES
48320	FA/836/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES

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48321	FA/837/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES
48322	FA/838/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
48323	FA/839/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
48324	FA/840/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
48325	FA/841/2019	18/10/2019	LAMBDA THERAPEUTIC RESEARCH LIMITED,	SHASHVATA U SHUKLA	AHMEDABAD MUNICIPAL CORPORATION,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
48326	FA/851/2019	15/03/2019	RAMNIKBHAI VALLABHBHAI SENJALIYA,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	
48327	FA/852/2019	15/03/2019	DINESHBHAI RAMNIKBHAI SENJALIYA,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	
48328	FA/853/2019	15/03/2019	MAHESHBHAI RAMNIKBHAI SENJALIYA,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	
48329	FA/859/2019	05/02/2020	KANABI MOTIBHAI AHABHAI (EXPIRED),patel jivaben w/d of motibhai ahabhai,patel vastabhai motibhai,patel sahdevbhai motibhai,patel madhabhai motibhai	,MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
48330	FA/866/2019	11/10/2019	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SHREE RAMFAL GULJARILAL JAT (SHIVACH),AZADDEVI RAMFAL JAT(SHIVACH),PRADIPKUMAR RAMFAL JAT,SAMANTSINH MAHOBAATSINH THAKOR	MR.HIREN M MODI,MR VASHISTHA M JOSHI
48331	FA/869/2019	06/03/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	MISTRY BROTHERS,	
48332	FA/882/2019	18/09/2019	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DELETED,IFRAN IQBALBHAI PATEL,AMINBEN IQBALBHAI PATEL,JUBEDABEN ABBASBHAI AGHARIYA,AHESANALI ABBASBHAI AGHARIYA,MOHASINALI ABBASBHAI AGHARIYA,SUGRABEN ABBASBHAI AGHARIYA	,DS AFF.NOT FILED (N),MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
48333	FA/891/2019	28/01/2020	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	TULSIBHAI GORDHANBHAI KUNDHIYA,MEENABEN TULSIBHAI KUNDHIYA,RAVAT RAJVIR RAVAT PREMSINH,RAJUSINGH PREMSINGH PREMSINGH CHATRA	DS AFF.NOT FILED (N),MR. HEMAL SHAH
48334	FA/901/2019	16/10/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MURIBEN W/O KHIMJIBHAI PARMAR,PRITIBEN W/O AMIT PARMAR,MINOR BHUMI D/O AMIT PARMAR,MINOR HASTI D/O AMIT PARMAR,OM AMITBHAI PARMAR,DHARMENDAR HARILAL JOSHI	NOTICE SERVED,MR PREMAL S RACHH
48335	FA/902/2019	22/10/2019	GVFL TRUSTEE COMPANY PVT. LTD.,	MR NITIN K MEHTA	AURA HERBAL TEXTILES LIMITED,ARUN M BAID,MOHANLAL D BAID,SONAL A BAID,LH OF RATAN DEVI BAID,ARUN M BAID,MOHANLAL D BAID	,MS. AVNI H PANDYA

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48336	FA/915/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAFULCHANDRA AMBALAL,	
48337	FA/916/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARSHOTTAMBHAI SHANKARBHAI,	
48338	FA/918/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJIBHAI PUJABHAI TALPADA,	
48339	FA/923/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUJABHAI RASULBHAI,	MR SAURABH G AMIN
48340	FA/925/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAKASHKUMAR MANGALDAS,	MR SAURABH G AMIN
48341	FA/949/2019	09/05/2019	THE SECRETARY,THE EXECUTIVE ENGINEER,THE DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GRAMNIRMAN KHADI GRAM UDHYOG SANG,	MR.CHIRAG K SUKHWANI
48342	FA/959/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GIRISHBHAI HEIR OF BABUBHAI SOMABHAI,	MR SAURABH G AMIN
48343	FA/960/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF CHUNILAL JETHABHAI PATEL HASHMUKHBHAI HIRALAL CHUNILAL,HEIR OF KISHORBHAI JETHABHAI PATEL KANUBHAI KISHORBHAI PATEL	MR SAURABH G AMIN
48344	FA/961/2019	05/09/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR PALAK H THAKKAR	VILASBA NATHUBA SODHA,DEVA JEMAL SNAGHAR,MOKHARA RAMJU JUSAB	
48345	FA/967/2019	30/08/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MAHESHBHAI DINESHBHAI SOLANKI,VIJAYBHAI SHANKARBHAI VAGHELA	NOTICE SERVED BY DS,NISHIT A BHALODI
48346	FA/971/2019	27/08/2019	FATMABAI RAMZAN ALIAS RAMZU PINJARA (MANSURI) WD/O DECD RAMZANBHAI ALIAS RAMJU IBRAHIM PINJARA,	MR. HEMAL SHAH	RAJESH RANMAL SANDHAR,PARAKRAMSINH AJITSINH JADEJA,ICICI LOMBARD GENERAL INSURANCE CO LTD,BHIMJI KESHAVJI PATEL	
48347	FA/975/2019	20/03/2019	AIYUB ISMAIL IBRAHIM LIBADA,	MR KASHYAP R JOSHI	PATHAN KADIR UMAR KHAN,TUSHAR V SHISONDE,RAMNIVAS GYANARAM KULARIA,DILIP SARDARBAI BAARIYA,JAIMESH DEVRAJBHAI SAAKARIYA	
48348	FA/979/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMBALAL CHUNILAL,	MR SAURABH G AMIN
48349	FA/983/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMSINH BHIKHABHAI SODHA,	MR VIJAY N RAVAL
48350	FA/988/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI RANCHHODBHAI PARMAR,	MR VIJAY N RAVAL
48351	FA/989/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUSINH CHATURBHAI,	MR VIJAY N RAVAL
48352	FA/991/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KIRITKUMAR MANGALDAS PATEL,	MR VIJAY N RAVAL
48353	FA/994/2019	19/12/2019	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	KALAVATIBEN SUBHASHCHANDRA YADAV WD/O DECD SUBHASHCHANDRA RAJENDRAPRASAD YADAV,REKHA SUBHASHCHANDRA YADAV,SEEMA SUBHASHCHANDRA YADAV,ANKITA SUBHASHCHANDRA YADAV,HARIOM SUBHASHCHANDRA YADAV,RAJENDRAPRASAD GAJADAR YADAV,MITABEN RAJENDRAPRASAD YADAV,MUKESHDAS MAHENDRADAS TANVA,JITENDRA RAMNIKLAL RUDRANAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR MAYUR RAJGURU,VEDANT J RAJGURU
48354	FA/997/2019	15/07/2019	MINOR SURAJKUMAR JESANGBHAI PARMAR,	MS POOJA H HOTCHANDANI	FARUKBHAI MOHAMMADBHAI SHAIKH,ASIF YUSUFBHAI SHAIKH,RELIANCE GENERAL INSURANCE CO. LTD	(MR MAULIK J SHELAT),MR SALIM M SAIYED
48355	FA/1006/2019	04/11/2020	LEGAL HEIRS OF DECEASED PANKAJBHAI AMBALAL PATEL,TRUPTIBEN PATEL (WIDOW OF PANKAJBHAI AMBALAL PATEL),KIRTAN PATEL (SON OF PANKAJBHAI AMBALAL PATEL),PUJAN PATEL (SON OF PANKAJBHAI AMBALAL PATEL)	MR JIGAR M PATEL	CHINUBHAI BABALDAS CHAUHAN,JAGABHAI DEVABHAI BHARWAD,AMARATBHAI DEVABHAI BHARWAD	RULE SERVED,MR VIKRAM J THAKOR,ROBIN PRASAD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48356	FA/1018/2019	22/10/2019	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	LALITABEN WD/O JITENDRAKUMAR LAXMANBHAI PARMAR @ DABGER,MINOR KETANKUMAR JITENDRAKUMAR PARMAR @ DABGER,MINOR VANITABEN JITENDRAKUMAR PARMAR @ DABGER,MINOR RITIKKUMAR JITENDRAKUMAR PARMAR @ DABGER,LAXMANBHAI KALIDAS PARMAR @ DABGER,REVABEN LAXMANBHAI PARMAR @ DABGER,LAXMANSINH BHARATSINH BARIA,GULABSINH D BARIA	,NOTICE NOT RECD BACK,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MOHSIN M HAKIM
48357	FA/1033/2019	13/07/2019	KIRANBHAI JASHBHAI PATEL,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	SHANTABEN KANUBHAI NAYAK,MUSTAQBHAI YUSUFBHAI CHAUHAN,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MR VC THOMAS,KRISHNAN M GHAVARIYA
48358	FA/1045/2019	24/07/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SAMIRA RAFIKBHAI AAGA,IKBALBHAI USMANBHAI AAGA,HAMIDABEN USMANBHAI AAGA,JAVEDBHAI BHIKHUBHAI QURESHI,MANOJBHAI KISHORBHAI KOTECHA	NOTICE SERVED
48359	FA/1048/2019	24/07/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	VIRSINHBHAI DHANIYABHAI HATHHILA,AMARSING HARSING MAVI,JALUBHAI VIRSINGBHAI PARMAR	NOTICE SERVED BY DS
48360	FA/1072/2019	13/03/2019	JAYESH NATWARLAL KANSARA,KALIDAS GOVINDBHAI PATEL	MR NV GANDHI	SHANTILAL VADILAL SHAH SINCE DEAD THROUGH LHR,PUSHPABEN AVANTILAL CHOKSHI, SINCE DEAD THROU L.H.R. ASHWIN AVANTILAL CHOKSHI THRU POA PRAHLAD SHANK,SUSHILABEN BHARATBHAI DALAL,HEIRS AND LRS OF DECD. NIRAJANABA JAYSINGHRAY DESAI,JAYSINGHRAY DESAI,JAYANTKUMAR SHANTILAL SHAH,KIRTIPAL SHANTILAL SHAH,PRADYUMANKUMAR SHANTILAL SHAH,PRASHANTKUMAR SHANTILAL SHAH,ARUNKUMAR SHANTILAL SHAH,VASTUPAL SHANTILAL SHAH,VIMLABEN WD/O SHANTILAL VADILAL SHAH(EXPIRED),SUJIT JAYSINGHRAY DESAI,SAMIR JAYSINGHRAY DESAI,PUNITA N. ACHARYA	,MR SUREN M SHAH,MR HJ DHOLAKIA
48361	FA/1083/2019	25/07/2019	PASCHIM GUJARAT VIJ COMAPNY LIMITED,	MR DIPAK R DAVE	JASHUBEN WD/O BHIMJIBHAI CHAVDA,TALATI CUM MANTRI	NOTICE SERVED BY DS,MR HS MUNSHAW
48362	FA/1085/2019	03/12/2019	NATIONAL INSURANC ECOMPANY LIMITED BHAVNAGAR,	MR VIBHUTI NANAVATI	ALTAFBHAI RAHEMTULLA KURESHI,RAFIKBHAI HUSENBHAI RAVMA,SAVITABEN BHANJIBHAI BORICHA WD/O BHANJIBHAI,UMESHBHAI BHANJIBHAI BORICHA,PUJABEN BHANJIBHAI BORICHA,MILANBHAI BHANJIBHAI BORICHA	NOTICE SERVED,NOTICE UNSERVED,MR RAJESH P MANKAD
48363	FA/1095/2019	02/08/2019	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	VAGHELA KHODUBHA BABUBHA,VAGHELA AMRUTBA WD/ PANUBHA BABUBHA,SURESHKUMAR PANUBHA VAGHELA,SHILPABEN PANUBHA VAGHELA,KAUSHALYABEN PANUBHA VAGHELA,DHARMENDRASINH PANUBHA VAGHELA	MR VISHAL C MEHTA,MR. HEMAL SHAH
48364	FA/1104/2019	07/10/2019	SKYLINE FABRICS,BIPINCHANDRA BALWANTRAI GANDHI,DINESHCHANDRA NATVERLAL DALAL,MUKESHCHANDRA MOHANLAL CHOKHAWALA	MR BAIJU JOSHI	GUJARAT INDUSTRIAL COOPERATIVE BANK LTD,SURESHCHANDRA T KELAWALA,JITENDRABHAI KHANDUBHAI DESAI,ASHOKKUMAR ISHWARLAL GOLAWALA,SUDHABEN AANCHALIYA	NOTICE SERVED BY DS,MR JB DASTOOR
48365	FA/1117/2019	14/11/2019	KRISHNAKUMAR O. AGNIHOTRI,JOGENDERSINH RAMBAHADUR CHAUHAN	MR RL MEHTA,MR PINAKIN B RAVAL	CHARITY COMMISSIONER,VINODCHANDRA D. PRAJAPATI,RANGANATHACHARYA GURU RAMPRAPANNACHARYA,RAMPAL SWAMIDI MISHRA,SHUSHILABEN R. PANDE	,DELETED,MR KUNJAL D PANDYA
48366	FA/1119/2019	02/08/2019	SHRI PARBAT RAVABHAI AHIR,	MR. HEMAL SHAH	SHRI SHANKERBHAI NAMDEVBHAI VAGHMADE (DELETED AS PER ORDER BELOW EXHIBIT 24),B. B. VAGHMODE,NOT KNOWN,DUDABHAI KARABHAI AYAR,ORIENTAL INSURANCE CO. LTD.	,DELETED,MS KARUNA V RAHEVAR
48367	FA/1128/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI BHUDARBHAI PATEL,	

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48368	FA/1130/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MATHURBHAI,	
48369	FA/1138/2019	24/08/2020	KISMAT NARSINGBHAI DAMOR,	MR.HIREN M MODI	MASULBHAI RAYSINGBHAI BHURIYA,RAYSINGBHAI RANCHHODBHAI BHURIYA,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	MR DARSHAN P DAVE,MS KIRTI S PATHAK
48370	FA/1143/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHABHAI BECHARBHAI,BACHUBHAI BECHARBHAI	
48371	FA/1144/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNAMBHAI RANCHHODBHAI,	
48372	FA/1145/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANKURKUMAR RAJENDRAPRASAD JOSHI,	
48373	FA/1146/2019	09/03/2019	THE GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI GANDABHAI,	
48374	FA/1147/2019	09/03/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. RAJKOT,	MR VIBHUTI NANAVATI	KANTILAL VELJIBHAI BHESDADIYA,NATHUBHAI ALIAS NATHIA LALJIBHAI	
48375	FA/1154/2019	03/04/2019	DY COLLECTOR LAND ACQUISTION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	,GOVERNMENT PLEADER	BABARBHAI DEVABHAI PAGI,DAHYABHAI DEVABHAI PAGI,SHANABHAI HIRABHAI PAGI	RULE SERVED,MR VIJAY N RAVAL
48376	FA/1182/2019	31/07/2019	ABDUL AZIZ MAMAD KHALIFA,	MR. HEMAL SHAH	BHACHUPANCHA CHAD,PARESH KANTILAL THACKER,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N)
48377	FA/1183/2019	31/07/2019	SIKANDAR SUMAR KHATRI,	MR. HEMAL SHAH	BHACHUPANCHA CHAD,PARESH KANTILAL THACKER,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N)
48378	FA/1184/2019	31/07/2019	SULEMAN AARAB KHALIFA,	MR. HEMAL SHAH	BHACHUPANCHA CHAD,PARESH KANTILAL THACKER,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N)
48379	FA/1188/2019	31/07/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ALKESHJI BABUJI THAKOR,ISHWARBHAI MADHAVLAL PATEL,THAKOR YASHWANTSINH @ JASWANT SARDARJI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,(MR MAULIK J SHELAT),HCLS COMMITTEE,MR. NISARG D SHAH
48380	FA/1190/2019	31/07/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BADSANGJI JESANGJI THAKOR,ISHWARBHAI MADHAVLAL PATEL,THAKOR YASHWANTSINH @ JASWANT SARDARJI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	,NOTICE NOT RECD BACK,HCLS COMMITTEE,MR. NISARG D SHAH
48381	FA/1204/2019	21/11/2019	MINOR ANJALIBEN DINESHBHAI RATHOD,	MR. HEMAL SHAH	MAHADEVBHAI KAMABHAI AGHARA,RAMUBHAI SAMANSINH PARMAR,UNITED INDIA INSURANCE COMPANY LIMITED	,NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR
48382	FA/1206/2019	18/12/2019	BHIKHUBHAI VASHRAMBHAI DALOLIYA,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	MS ARCHANA U AMIN
48383	FA/1207/2019	27/01/2020	RAGHUSING CHHOGAJI,KAMLESH RAGHUSING,BASANTI RAGHUSING,BHAVNA RAGHUSING,KALPESH RAGHUSING	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	NOTICE NOT RECD BACK
48384	FA/1212/2019	22/06/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMESHBHAI BABUBHAI ROHIT,AKBARHUSEN MAHEBUBMIYA MALEK,BHARATBHAI BUDHABHAI SOLANKI,HDFC INSURANCE COM LTD	RULE SERVED,MR VIBHUTI NANAVATI,MAITRI P PATEL
48385	FA/1215/2019	10/10/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RATANUBEN KARSHAN ALIAS SHAKARA RABARI,SHITAL KARSHAN ALIAS SHAKARA RABARI,KRISHNA KARSHAN ALIAS SHAKARA RABARI,VISHRAM MAVJI HALAI	RULE SERVED,NISHIT A BHALODI

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48386	FA/1242/2019	16/07/2019	FATUBEN HANIFBHAI KATARIYA,MINOR HUSENBHAI HANIFBHAI KATARIYA,MINOR VALIBHAI HANIFBHAI KATARIYA,MINOR SABIRA HANIFBHAI KATARIYA	NISHIT A BHALODI	FARUKBHAI G JIKANI,SUBHASBHAI SAMATBHAI PARMAR,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
48387	FA/1245/2019	28/06/2019	ICICI LOMBARD MOTOR INSURANCE CO LTD,	MR CHIRAYU A MEHTA	CHETNABEN VIRALBHAI THAKOR WD/O DECD VIRALBHAI K THAKOR,PAYAL VIRALBHAI THAKOR,KUSH VIRALBHAI THAKOR,ARJUNBHAI KHODABHAI VASAVA,JASMIKABEN H PATEL	NOTICE SERVED,MR MIHIR H PATHAK,MR. NISARG N JAIN
48388	FA/1268/2019	08/07/2019	DIVYABEN W/O HITESHBHAI THUMMAR AND D/O AMARSINH VARMA,	MS NILAM N CHAUHAN	HITESHBHAI SHANTILAL THUMMAR,	MR KRUNAL R SAKSENA,MS KHUSHBU M AMLANI
48389	FA/1269/2019	20/03/2019	THAKOR UMAJI JITAJI,	MS. KRUTI M SHAH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48390	FA/1274/2019	03/07/2019	ROHIT CHANDRAKANT PARSHOTTAMBHAI,	MR.KARNA H DHOMSE	SULEMAN YUSUFBHAI SHEIKH,RAFIKBHAI YUSUFBHAI MEMON,UNITED INDIAN INSURANCE COMPANY LTD	NOTICE SERVED,MR PALAK H THAKKAR
48391	FA/1280/2019	04/10/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	BRAHMBHATT NIL NALINKUMAR,S.T. CORPORATION,NILESH JAYDEVBHAI BRAHMBHATT,ICICI LOMBARD MOTOR INSURANCE CO. LTD	,NOTICE SERVED,MR TEJAS P SATTA
48392	FA/1301/2019	27/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	VESTABHAI SURPALBHAI BHURIYA,PARIBEN VESTABHAI BHURIYA,NAVINBHAI PRATAPBHAI KHANT,RAJU SADESHJI CHAUHAN,M. AJIJ M. RAFIQ,NATIONAL INSURANCE COMPANY LTD	
48393	FA/1327/2019	29/03/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MS HINA DESAI	DEEPAK INDUSTRIES,	
48394	FA/1330/2019	02/11/2020	DAKSHABEN MUKESHBHAI PARMAR,	MR. HEMAL SHAH	MANISHBHAI HARILALBHAI ORIYA,UNITED INDIA INSURANCE CO LTD,MUKESHBHAI BABUBHAI PARMAR,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,MR CHIRAYU A MEHTA,MR RATHIN P RAVAL
48395	FA/1340/2019	15/04/2019	MAHESHKUMAR @ MANAV DAHYALAL BAROT,	MR. BHAUMIK P PATEL	HIRALBEN MAHESHKUMAR @ MANAV DAHYALAL BAROT,	MR BC DAVE
48396	FA/1350/2019	11/12/2019	VARSHABEN UPENDRAKUMAR SHAH,UPENDRAKUMAR LAXMIKANT SHAH	MR KOMAL M PATEL	SATISHCHANDRA GUNVANTLAL SHAH,	REFUSED SERVED (N) (10)
48397	FA/1358/2019	21/10/2019	GUDIYADEVI SHRIKANT CHAUDHARI,CHHATHU KUVAR CHAUDHARI,BIMLADEVI CHHATHU CHAUDHARY	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	
48398	FA/1359/2019	21/10/2019	VIJAY SANTOSH KHIRSAGAR,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	
48399	FA/1360/2019	21/10/2019	HARIBHAI GOVINDBHAI DANGAR,MUSURBEN HARIBHAI DANGAR	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	
48400	FA/1361/2019	28/11/2019	DILAVARBHAI MAHEMUDBHAI MAKARANI,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	NOTICE NOT RECD BACK
48401	FA/1372/2019	22/08/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	USMAN MOHAMADYUNUS MALEK,MOHSIN ALI PATEL,SHREE SWAMINARAYAN TRAVELS	NOTICE SERVED,NISHIT A BHALODI
48402	FA/1373/2019	22/08/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KAMLABEN BHARATBHAI PARMAR,BHAVIKABEN BHARATBHAI PARMAR,MINOR FALGUNIBEN BHARATBHAI PARMAR,MINOR NIKHIL BHARATBHAI PARMAR,DEVJIBHAI AMBALALBHAI PARMAR,MADHUBEN DEVJIBHAI PARMAR,MOHSIN ALI PATEL,SHREE SWAMINARAYAN TRAVELS,USMAN MOHAMADYUNUS MALEK,UVESH MOHMADYUNUS MALEK,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	,NOTICE NOT RECD BACK,MR RATHIN P RAVAL,NISHIT A BHALODI

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48403	FA/1374/2019	05/09/2019	UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	JABIBEN MANABHAI RATHOD,FAKIR HUSENSHA GULABSHA,GOSWAMI AMRATGIRI KASHIGIRI,RAJESHKUMAR BALDEVRAM JANI,CHOLAMANDALAM GENERAL INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,(MR PARESH M DARJI)
48404	FA/1376/2019	05/09/2019	UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	KALABHAI KARMANBHAI RATHOD,FAKIR HUSENSHA GULABSHA,GOSWAMI AMRATGIRI KASHIGIRI,RAJESHKUMAR BALDEVRAM JANI,CHOLAMANDALAM GENERAL INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
48405	FA/1379/2019	20/08/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	DHANGAURIBEN D/O MANCHHARAM DURLBHBHAI PATEL,DILIPBHAI NAGINBHAI PATEL,ASHWINBHAI NAGINBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR PARTHIV A BHATT
48406	FA/1397/2019	05/11/2020	SURAT AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR CHIRAG B PATEL	DECEASED BALUBHAI TRIBHOVANDAS,SASHIKANT BALUBHAI,KAMLESH BALUBHAI,ANILKUMAR BALUBHAI,ILABEN W/O ARVINDBHAI ISHWARLAL D/O BALUBHAI TRIBHOVANDAS,SHILABEN BALUBHAI,MOHANLAL TRIBHOVANDAS,JAMIYATRAM TRIBHOVANDAS,NARESHKUMAR JAMIYATRAM,DAXABEN JAMIYATRAM GANDHI,VAIJANTIBEN JAMIYATRAM GANDHI,GITABEN JAMIYATRAM GANDHI,SMT. JASHUBEN D/O TRIBHOVANDAS NATHUBHAI,RAMANBEN D/O TRIBHOVANDAS NATHUBHAI,VIJAYBHAI JASHWANTBHAI MEHTA,BHUPENDRABHAI JASHWANTBHAI MEHTA,KUSHMANBEN JASHWANTBHAI MEHTA,RITABEN D/O JASHWANTBHAI MEHTA D/O RAJNIKANT BABUBHAI GHEEWALA,KANCHANBEN D/O TRIBHOVANDAS NATHUBHAI,CHANDIBEN D/O TRIBHOVANDAS NATHUBHAI,HASUBEN D/O TRIBHOVANDAS NATHUBHAI,JAYMATIBEN MOHANLAL,NARESHKUMAR JAMIYATLAL,DHANGAURIBEN HARIBHAI,NAVINBHAI HARIBHAI PATEL,DIPAKBHAI HARIBHAI PATEL,BABUBHAI HARIBHAI PATEL,DINESHBHAI HARIBHAI PATEL,KISHORBHAI HARIBHAI PATEL,JITENDRABHAI HARIBHAI PATEL,PARVATIBEN D/O HARIBHAI AND W/O DAMODARBHAI,ABJIBHAI JIVRAJBHAI (DELETED),NARANBHAI ABJIBHAI (DELETED),VALJIBHAI ABJIBHAI PATEL(DELETED),VALJIBHAI ABJIBHAI PATEL (DELETED),MAGANLAL ABJIBHAI (DELETED),KALAVATIBEN BALUBHAI,DEPUTY COLLECTOR	,RULE NOT RECD BACK,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR TEJAS P SATTA
48407	FA/1401/2019	04/09/2019	AMIT MAHENDRAKUMAR BHIMJIYANI,	JEET Y RAJYAGURU	NITABEN W/O AMITKUMAR BHIMJIYANI D/O KANTIBHAI BHUPTANI,	NOTICE SERVED
48408	FA/1402/2019	04/09/2019	AMIT MAHENDRAKUMAR BHIMJIYANI,	JEET Y RAJYAGURU	NITABEN W/O AMITKUMAR BHIMJIYANI D/O KANTIBHAI BHUPTANI,	MR KRUNAL L SHAHI
48409	FA/1411/2019	24/06/2019	NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	PRAVINSINH DANSHANGJI SODHA,KANJIBHAI GANJIBHAI AT GAJAJI SODHA	NOTICE SERVED
48410	FA/1414/2019	20/08/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	VALLABHBHAI DAYALJIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR PARTHIV A BHATT
48411	FA/1416/2019	10/05/2019	SIMPLEX INFRASTRUCTURES LIMITED,	P M BUCH	RSPL LIMITED,	MR ABHISHEK M MEHTA
48412	FA/1432/2019	31/07/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VISHARAMBHAI BECHARBHAI CHAMATHA,DHANJIBHAI BABUBHAI THORI,MAKRANI ABDULKHAN SHERMAHAMAD	NOTICE SERVED
48413	FA/1437/2019	10/04/2019	HEIRS OF KASHIBEN CHANDUBHAI GOLAKBHAI,PARMAR BHARATBHAI HIMMATBHAI,PARMAR HARKHABEN HIMMATBHAI	MR NIKUNT K RAVAL,VIDIT S SHARMA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFCIER GODHRA,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48414	FA/1458/2019	06/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KAMLESHBHAI SAMANTBHAI PARMAR,IMRANBHAI ANVARBHAI VAHORA,MUBINBHAI ANVARBHAI VAHORA	RULE SERVED,MR.HIREN M MODI
48415	FA/1460/2019	14/12/2019	ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NAVSHIBAI BHOMABHAI VANZARA,JIJABAI BHOMABHAI VANZARA,KOKILABAI BHOMABHAI VANZARA,SUSHILABAI BHOMABHAI VANZARA,PRUTHVIRAJ BHOMABHAI VANZARA,ARTHIRAJ @ ARTHRAJ BHOMABHAI VANZARA,KRUPALSINH AASHARAM,DINESHSING MALKHANSING SAUGAR	NOTICE UNSERVED,MR DN PANDYA,NISHIT A BHALODI
48416	FA/1500/2019	10/04/2019	LH OF KHANT SHANKARBHAI GAGAABHAI,LH OF KHANT MANILAL,KHANT NARSINHBHAI MANILAL,KHANT VIKRAMBHAI MANILAL	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER SUJLAM SUFLAM SPREADING CANAL	GOVERNMENT PLEADER
48417	FA/1503/2019	08/07/2019	SUREKHA PANKAJ AHIR,	MR. KSHITIJ P VAKIL	PANKAJ KESHAVRAO AHIR,	VASIMRAJA A KURESHI
48418	FA/1505/2019	29/04/2019	BHIMAJIBHAI KARSANBHAI PATEL,	MR C B UPADHYAYA	MUSTUFAMIYA PIRSAHEB SAIYAD,DILAWARHUSEN MIRSABMIYA SAIYAD,CHARITY COMMISSIONER,SAIYAD JAINULABEDIN RIYAZHUSEN	,MS MAMTA R VYAS
48419	FA/1543/2019	30/09/2019	DALPATSINH UKAADBHAI VASAVA,SURESHKUMAR DWARKADAS BANATVALA,ARVIND LAXMIDAS PATEL	MR DHAVAL D VYAS	M.M. PIYAJA, SPECIAL LAND ACQUISITION OFFICER,PITRODA CORPORATION THRU PARTNERS DAMYANTIBEN VRAJLAL PITRODA AND VRAJLAL MUDJIBHAI PITRODA,MUKUND J VYAS	,MR DG SHUKLA,MR HARSHEEL D SHUKLA
48420	FA/1560/2019	11/04/2019	HEIRS OF DECEASED LAXMIDAS LALJI GODHANI, PARSOTAMBHAI LAXMIDAS GODHANI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48421	FA/1561/2019	11/04/2019	HEIR OF DECD DEVJIBHAI LALJIBHAI GODHANI(MOHANBHAI DEVJIBHAI GODHANI DIED,VAJIBEN MOHANBHAI GODHANI,JIVANBHAI MOHANBHAI GODHANI,KUMANDAS MOHANBHAI GODHANI,PRAVINABEN MOHANBHAI GODHANI,RAMABEN MOHANBHAI GODHANI	,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48422	FA/1562/2019	11/04/2019	HEIRS OF DECEASED PATEL KARMANBHAI THAKARSHIBHAI,NANDUBEN KARMANBHAI,MOHANBHAI KARMANBHAI,REVTIBEN KARMANBHAI,VIJYABEN KARMANBHAI,LABHUBEN KARMANBHAI,SAVITABEN KARMANBHAI,VITTHALBHAI KARMANBHAI	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48423	FA/1565/2019	11/04/2019	HARIDAS GANGDAS,VRUJLAL GANGDAS	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	,MS RITU R GURU
48424	FA/1566/2019	11/04/2019	PARSOTTAM GANGDAS,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48425	FA/1567/2019	11/04/2019	VRAJLAL ALIAS VRUJDAS GANGDAS,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48426	FA/1568/2019	11/04/2019	HARIDAS GANGDAS,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48427	FA/1569/2019	11/04/2019	PATEL VITTHALDAS KARMANBHAI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48428	FA/1570/2019	11/04/2019	HARIDAS NARAN,KANTILAL NARAN	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48429	FA/1571/2019	11/04/2019	KANTILAL NARAN,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48430	FA/1572/2019	11/04/2019	VRUJDAS ALIAS VRUJLAL LADHABHAI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48431	FA/1573/2019	12/04/2019	PATEL DEVENDRABHAI JAISINGHBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,REVABEN JAISINGHBHAI PATEL	
48432	FA/1574/2019	12/04/2019	PATEL MAHENDRABHAI HARIBHAI,PATEL DEVENDRABHAI JAISINGHBHAI,PATEL NARENDRABHAI BHAI BABULAL	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,PATEL REVABEN JAISINGHBHAI	
48433	FA/1575/2019	12/04/2019	PATEL NITINKUMAR JAISINGHBHAI,PATEL VIRENDRAKUMAR JAISINGHBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48434	FA/1593/2019	29/11/2019	RADHABEN W/O ANILKUMAR SACHANI,	MR RATHIN P RAVAL	ANILKUMAR ARJUNDAS SACHANI,	PAULOMEE M MEHTA,DIPAKKUMAR D PRAJAPATI
48435	FA/1605/2019	13/07/2019	MINOR ANIL RAMESH JATAPARA,	MR. HEMAL SHAH	HARESHGAR SHANKAR GOSAI,ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,MS DIMPLE A THAKER
48436	FA/1608/2019	03/07/2019	SAVITABEN KHODABHAI SALAT,VIKRAMBHAI KHODABHAI SALAT,RINKU KHODABHAI SALAT,JIJUBHAI KOYABHAI SALAT,RESHAMBEN JIJUBHAI SALAT	NISHIT A BHALODI	BALDEVSINH JASVANTSINH JADAV,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HS MUNSHAW
48437	FA/1626/2019	06/08/2019	BHARTIBEN MANSUKHBHAI DESAI,HARDIKBHAI MANSUKHBHAI DESAI,NARENDRA MANSUKHBHAI DESAI,NIKHIL MANSUKHBHAI DESAI	NISHIT A BHALODI	BHIKHUBHAI KURJIBHAI DESAI,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE CO. LTD.	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
48438	FA/1628/2019	25/09/2019	ANITABEN KUNDANBHAI PATEL,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,(MR NIRZAR S DESAI)
48439	FA/1633/2019	25/07/2019	PALVINDAR KAUR MALUKSINGH RANDHAVA WD/O MAKULSINGH MAKHANSINGH RANDHAVA,RANDIP JAUR MALUKSINGH RANDHAVA,VIRENDAR KAUR MALUKSINGH RANDHAVA,SATPALSINGH MALUKSINGH RANDHAVA,RAJPALSINGH MALUKSINGH RANDHAVA,PRAKASH KAUR MAKHANSINGH RANDHAVA,MAKHANSINGH DEVASINGH RANDHAVA	MR MAYUR RAJGURU,MR SALIM M SAIYED	NARSINGHBHAI BACHUBHAI MANDOL,JAGDISHBHAI GOVINDBHAI PATEL,NEW INDIA INSURANCE CO LTD,HARJITSINH KAUR VIRAK	
48440	FA/1647/2019	02/07/2019	BHURIBEN MOTHER OF SATISH DITABHAI PARAMAR,DITABHAI DALABHAI PARMAR	(CHETANKUMAR K SHAH)	SHAILESHBHAI VIRSINGBHAI SANGADA,LATIFBHAI INDUBHAI LUHAR,THE NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR R.K.MANSURI,MR VC THOMAS
48441	FA/1655/2019	08/02/2020	PRATAPBHAI BALUBHAI SODHAPARMAR,BIPIN PRATAPBHAI SODHAPARMAR	NISHIT A BHALODI	PARASBEN SURESHSING SAMARIYA,SBI GENERAL INSURANCE CO LTD	NOTICE UNSERVED,MR VIBHUTI NANAVATI
48442	FA/1656/2019	08/08/2019	KISHORKUMAR DIPCHAND THAKKAR,	KAASH K THAKKAR	PRAVINSINH JASWANTSINH RATHOD,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
48443	FA/1666/2019	09/07/2019	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MAKRANI MAKSUDALI MAHAMMADALI,BALVANTSINH UDESINH CHAUHAN,GANGABEN NARAVATSINH CHAUHAN,NAYNA NARAVATSINH CHAUHAN,BHAVNA NARAVATSINH CHAUHAN,MINOR ARJUN NARAVATSINH CHAUHAN,MINOR LALO NARAVATSINH CHAUHAN,MINOR VIJAY NARAVATSINH CHAUHAN,BUDHIBEN UDESINH CHAUHAN	NOTICE SERVED
48444	FA/1667/2019	30/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD.,,	MR RATHIN P RAVAL	RAJUBHAI KALYANBHAI,LABHUBHAI RAMJIBHAI TRIVEDI,BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,THE ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR MITESH L RANGRAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48445	FA/1700/2019	02/08/2019	ARUNKUMAR JOHRIMAL SHARMA,	DHRUVIK K PATEL	RUCHIT AKSHAY SHAH,AKSHAY S SHAH,NATIONAL INSURANCE COMPANY LTD	NOTICE SERVED,MR PALAK H THAKKAR
48446	FA/1702/2019	30/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD.,	MR RATHIN P RAVAL	ASHABEN KALYANBHAI PARMAR(GAMECHA VAGHARI),LABHUBHAI RAMJIBHAI TRIVEDI,BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,THE ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED
48447	FA/1706/2019	19/11/2019	ORIENTAL INSURANCE COMPANY LTD,	MS DIMPLE A THAKER	AFJAL KASAM KALWAT,AHMED ISMAIL KALWAT,IBRAHIM UMARBHAI KALWAT	NOTICE SERVED,MR. ABHISHEK A JOSHI
48448	FA/1710/2019	18/04/2019	PATEL KANTIBHAI BHULABHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48449	FA/1718/2019	01/07/2019	KIRANBHAI KANUBHAI BARIYA,GITABNEN KANUBHAI BARIYA	MR.HIREN M MODI	RUMALBHAI SHANKRBHAI BARIYA,KAMLESHKUMAR CHHOTABHAI PATEL,TATA AIG GENERAL INSURANCE CO. LTD	,MR RATHIN P RAVAL
48450	FA/1733/2019	06/08/2019	RITABEN HARSHADBHAI PATEL,MINOR PRATIK HARSHADBHAI PATEL,MINOR JAHNAVIBEN HARSHADBHAI PATEL,KANTILAL MORARBHAI PATEL,SAVITABEN KANTILAL PATEL	NISHIT A BHALODI	SAILESHBHAI DAMJIBHAI KUNDARIYA,KALUBHAI NANJIBHAI KABARIYA,THE ORIENTAL INSURANCE CO. LTD	,(MR MAULIK J SHELAT),MR DHARMESH C GURJAR,REKHABEN C GURJAR
48451	FA/1738/2019	04/07/2019	HIMMATBHAI DAHAYABHAI PATEL,	MR MURALI N DEVNANI	JALABHAI DALABHAI BHABHOR L.R. OF RAVINABEN JALABHAI BHABOR,SAMUDIBEN JALABHAI BHABHOR,MANOJ NATVARBHAI DAMOR,MINAXIBEN NATVARBHAI DAMOR,ROHIT NATVARBHAI DAMOR,NATVARBHAI HIRABHAI DAMOR	NOTICE SERVED, (CHETANKUMAR K SHAH)
48452	FA/1742/2019	04/07/2019	HIMMATBHAI DAHAYABHAI PATEL,	MR MURALI N DEVNANI	PARSINGBHAI BHALABHA DAMOR,RASILABEN PARSINGBHAI DAMOR	(CHETANKUMAR K SHAH)
48453	FA/1760/2019	18/08/2020	MINOR MAHENDRAKUMAR LALSINH CHAVDA,MINOR NARENDRA LALSINH CHAVDA,SAVITABEN AMARSINH PARMAR	NISHIT A BHALODI	PURSHOTTAMLAL GYANCHAND SHARMA,SBI GENERAL INSURANCE CO LTD	NOTICE UNSERVED,MR VIBHUTI NANAVATI
48454	FA/1761/2019	18/07/2019	PATEL KANTILAL NARAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER JUNAGADH IRRIGATION SCHEME DIVISION	
48455	FA/1765/2019	05/09/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR PALAK H THAKKAR	HIRABA VELUBHA BARACH (JADEJA) M/O LATE JAGMALJI VELUBHA BARACH (JADEJA),ANANDBA JAGMALJI BARACH(JADEJA) WD/O LATE JAGMALJI VELUBHA BARACH(JADEJA),HIRABA JAGMALJI BARACH(JADEJA) D/O LATE JAGMALJI VELUBHA BARACH(JADEJA),KAILASHBA JAGMALJI BARACH(JADEJA),JAGRUTIBA JAGMALJI BARACH(JADEJA) D/O LATE JAGMALJI VELUBHA BARACH(JADEJA),DEVAJI JAGMALJI BARACH(JADEJA) S/O LATE JAGMALJI VELUBHA BARACH(JADEJA),HIMMAT JAGMALJI BARACH(JADEJA) S/O LATE JAGMALJI VELUBHA BARACH(JADEJA),DEVA JEMAL SANGHAR,MOKHARA RAMJU JUSAB	
48456	FA/1767/2019	19/08/2019	SANDEEPBHAI MAHENDRABHAI SHAH,PURNIMA VINAYBHAI MEHTA	MS HINA DESAI	NA,	
48457	FA/1789/2019	11/10/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NIRU ALIAS NIHARIKA WD/O NARESHBHAI BALVANTRAI DESAI,HEENA MAYA NARESHBHAI DESAI,ALKA AMRIT NARESHBHAI DESAI,RAJNIKANT NARAYAN PATEL,CHANDUBHAI NARAYAN PATEL,HIREN D DESAI,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR MAKBUL I MANSURI,MR PREMAL S RACHH,MR TARAK DAMANI,MR.NANDISH H THACKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48458	FA/1800/2019	22/04/2019	CHUNAJI GALUJI THAKOR,	MR VAIBHAV A VYAS	KANKUBEN WD/O RAVJIBHAI MANGAJI,ATAJI MANGAJI KARTA HUF,KUNVARBEN BUDHAJI,NAGJIBHAI BUDHAJI HUF KARTA,URMILABEN ATAJI,SUMITRABEN ATAJI,RAMESH ATAJI HUF KARTA,MUKESH ATAJI HUF KARTA,JASHIBEN ATAJI MANGAJI,CHAKUBEN W/O NAGJIBHAI BUDHAJI,SHAH ROHITBHAI DALPATBHAI,AMIT JIVANBHAI DESAI,NAGJIBHAI ALIAS NAYANBHAI DALPATBHAI,MIT UPENDRABHAI,AMARSINH RAISINH THAKOR,MUSTKIN YUSUFBHAI,MOBINA IBRAHIMBHAI,HALIMABEN YUSUFBHAI,SUMAIYA ISHMAILBHAI RAJPURA,IBRAHIMBHAI DAUDBHAI RAJPURA,YUSUF DUADBHAI RAJPURA,MEHMUDA IBRAHIMBHAI RAJPURA,NURJAHA D/O ISHMAILBHAI SULEMANBHAI W/O MOHD HANIF DUADBHAI RAJPURA,SAMSUDIN IBRAHIMBHAI RAJPURA,HASINA IBRAHIMBHAI,SAIYED SAKIL KHURSID	
48459	FA/1806/2019	12/07/2019	PUSHPABEN JESUKHBHAI SOLANKI,ASHOKBHAI JESUKHBHAI SOLANKI	NISHIT A BHALODI	JIGNESH AMRUTLAL TITA,UNITED INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR RATHIN P RAVAL
48460	FA/1813/2019	30/09/2020	RELIANCE HEALTHCARE PRIVATE LIMITED,	(MR MB GANDHI),MR CHINMAY M GANDHI	RELIANCE MEDIPHARMA,GHANSHYAM JAYANTILAL PATEL,GAURI GHANSHYAMBHAI PATEL	MR MRUGESH JANI
48461	FA/1814/2019	30/09/2020	RELIANCE FORMULATION PRIVATE LIMITED,	(MR MB GANDHI),MR CHINMAY M GANDHI	RELIANCE MEDIPHARMA,GHANSHYAM JAYANTILAL PATEL,GAURI GHANSHYAMBHAI PATEL	RULE NOT RECD BACK,RULE UNSERVED
48462	FA/1837/2019	13/02/2020	ILABEN AMARSING CHAUHAN WD/O DECD AMARSING,BHAVIN AMARSING CHAUHAN,YOGESHKUMAR AMARSING CHAUHAN,RAHULBHAI AMARSING CHAUHAN	(CHETANKUMAR K SHAH)	MANUBHAI NANUBHAI OD,THE ORIENTAL INSURANCE CO. LTD.	NOTICE SERVED,MR TANMAY B KARIA
48463	FA/1838/2019	22/08/2019	GAMETI SINGABHAI ALIAS SENGABHAI THAVRABHAI,GAMETI HURIKABEN SINGABHAI	MR.HIREN M MODI	SATYANARAYAN TULARAM YADAV,UMIYA STONE INDUSTRIES CO,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
48464	FA/1858/2019	08/02/2020	KAILASHBEN DAHYABHAI SODHAPARMAR,	NISHIT A BHALODI	PARASBEN SURESHSING SAMARIYA,	NOTICE UNSERVED,MR VIBHUTI NANAVATI
48465	FA/1869/2019	09/07/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHARATSINH JORAVARSINH CHAMPAVAT,RAV GAMBHIRSINH VAJESINH	NOTICE SERVED,MR R.K.MANSURI
48466	FA/1889/2019	24/09/2019	MANJULABEN PRAYAGCHANDJI RATHI,SUYAS PRAYAGCHANDJI RATHI	NISHIT A BHALODI	SAIYED MUSTAKALI AKBARALI,ROYAL SUNDARAM ALLIANCE GENERAL INSURANCE CO LTD	NOTICE SERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
48467	FA/1916/2019	14/02/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	VARSHABEN WD/O DINESHBHAI JIVABHAI RAWAL (THAKTA),PINKIBEN D/O DINESHBHAI JIVABHAI RAWAL(THAKTA),PRINCE S/O DINESHBHAI JIVABHAI RAWAL(THAKTA),JIVABHAI MALABHAI RAWAL(THAKTA),LILABEN JIVABHAI RAWAL(THAKTA),CHINNUSAMY K. KARRUPPANAN	NOTICE SERVED,KAASH K THAKKAR
48468	FA/1942/2019	30/01/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GORDHANBHAI RAVJIBHAI CHAUHAN,DAKUBHAI VIJANANDBHAI NANDANIA,RAKESHBHAI LALJIBHAI RATHOD	NOTICE SERVED,NOTICE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48469	FA/1969/2019	17/10/2019	GORDHANBHAI KESHAVBHAI PATEL,	MS BHAVIKA H KOTECHA,HCLS COMMITTEE	NARENDRAKUMAR RAGHAVJIBHAI PATEL,	VASIM MANSURI
48470	FA/1970/2019	02/12/2019	LEGAL HEIRS OF DECEASED PATEL PREMJIBHAI MAGANBHAI,PATEL RAMANBHAI MAGANBHAI,PATEL MANUBHAI MAGANBHAI,PATEL RASIKBHAI MAGANBHAI,PATEL MANGUBEN PREMJIBHAI,PATEL JIGNESHKUMAR PREMJIBHAI,PATEL SHITALBEN D/O PATEL PREMJIBHAI,PATEL VAISHALIBEN D/O PATEL PREMJIBHAI,PATEL JAGDISHBHAI KANTIBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,L.H. OF DECEASED PATEL KANTIBHAI JESINGBHAI,PATEL JAGDISHBHAI KANTIBHAI,L.H OF DECEASED PATEL NITINKUMAR KANTIBHAI,PATEL SUDHABEN KANTIBHAI,PATEL MINABEN KANTIBHAI,PATEL KAPILABEN KANTIBHAI,PATEL SURYABEN KANTIBHAI,PATEL JIGNYABEN NITINKUMAR,PATEL VISHRUTIBEN NITINKUMAR,PATEL TANMAY NITINKUMAR	
48471	FA/1972/2019	13/09/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ANILKUMAR KANUBHAI TADVI,ALPABEN KANUBHAI TADVI,REVABEN MADHUBHAI TADVI,JALPABEN KANUBHAI TADVI,MUKTHYAR MOHMMAD PANWALA,FARIDBHAI RAHIMBHAI SINDHA,UNITED INDIA INSURANCE CO LTD,RAMESHBHAI MOHANBHAI SHAH	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR PALAK H THAKKAR,MR.HIREN M MODI
48472	FA/1973/2019	11/07/2019	IKBAL JAKAB KUMBHAR,	MR.HIREN M MODI	TRUCK NO GJ 12 V 8608 DRIVER,MAHESHWARI HENDLING AGENCY PVT. LTD.,,THE NEW INDIA INSURANCE CO. LTD.,	,NOTICE SERVED,MR KV GADHIA
48473	FA/1985/2019	17/09/2019	HANSRAJ BHAVAN,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48474	FA/1986/2019	17/09/2019	MANSUKH AVCHARBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48475	FA/1987/2019	17/09/2019	BHAGWANJI VALJI,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48476	FA/1993/2019	17/09/2019	HANSRAJ GANGDAS,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	
48477	FA/1994/2019	17/09/2019	MOHANLAL PANCHABHAI PARMAR POA OF DAMJIBHAI PREMJIBHAI,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48478	FA/2000/2019	17/09/2019	KESHAVJI RANCHHOD,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48479	FA/2002/2019	17/09/2019	DEVJI RANCHHOD,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	
48480	FA/2003/2019	17/09/2019	VELJI MOHAN,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48481	FA/2004/2019	17/09/2019	RASIKLAL GANGDAS,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48482	FA/2007/2019	31/07/2019	UNITED INDIA INSURANCE CO.LTD,	MR.AMIT R JOSHI,MR P P LAKHANI	HASMUKHBHAI BABUBHAI SOLANKI,GULABCHANDRA SHIVKUMAR RAJBAR,LABHUBEN B AAYAR	NOTICE UNSERVED,MR.HIREN M MODI,MR JINESH H KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48483	FA/2017/2019	01/08/2019	UNITED INDIA INSURANCE CO.LTD,	MR VC THOMAS	VITTHALBHAI MANABHAI BARIA,VASUDEV BHIKHABHAI DALWADI,RAJENDRABHAI MAGANBHAI PATEL	,MR.KARNA H DHOMSE
48484	FA/2029/2019	12/09/2019	VIRENDRA SURESH NAI (SHARMA),	MR R G DWIVEDI	JADAV VIRSING MANGALSING,SURESH RAMNATH NAI (SHARMA),THE NEW INDIA ASSURANCE COMPANY LTD.	NOTICE NOT RECD BACK,MR TANMAY B KARIA
48485	FA/2041/2019	11/07/2019	GUDDI NARPATSINH CHAUHAN(WIFE OF DECEASED),NEPAL ALIAS NISHU NARPATSINH CHAUHAN(SON OF DECEASED),NANCY ALIAS NISHA NARPATSINH CHAUHAN(MINOR DAUGHTER OF DECEASED),PURMA ALIAS RAJNI NARPATSINH CHAUHAN(MINOR DAUGHTER OF DECEASED),PREMA ANGADSINH CHAUHAN (MOTHER OF DECEASED)	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	JAISAL MARIYA ANIL NANDKISHOR,JAISAL MARIYA HORTICULTURE NURSERY,IFFCO TOKYO GENERAL INSURANCE CO.	NOTICE SERVED,MR VIBHUTI NANAVATI
48486	FA/2059/2019	24/06/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR	MANJULABEN PRADEEPBHAI BHANUSALI,RAMJILAL NATHUI DIDVANIYA,SIKANDARALI BAHUKHAN PATHAN,NEW INDIA INSURANCE CO. LTD.	,MR AJAY R MEHTA
48487	FA/2060/2019	26/07/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED THRU CHAIRMAN/SECRETARY,PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH EXECUTIVE ENGINEER (O AND M),PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH DEPUTY ENGINEER	MR DIPAK R DAVE	BHARATKUMAR JERAMBHAI MARKANA,TALUKA DEVELOPMENT OFFICER,SARPANCH SHRI/SECRETARY SHRI	MR HS MUNSHAW,NISHIT A BHALODI
48488	FA/2063/2019	16/10/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPROATION LTD UNIT 2,	MR AJAY R MEHTA	CHAUDHARI SHIVABHAI VAHJIBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
48489	FA/2064/2019	16/10/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPROATION LTD UNIT 2,	MR AJAY R MEHTA	CHAUDHARI MANSANGBHAI ABHERAJBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
48490	FA/2065/2019	16/10/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPROATION LTD UNIT 2,	MR AJAY R MEHTA	CHAUDHARY HARIBHAI KESHABHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
48491	FA/2066/2019	16/10/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPROATION LTD UNIT 2,	MR AJAY R MEHTA	CHAUDHARY HETIBEN VIRSANGBHAI,CHAUDHARY SANJAYKUMAR VIRSANGBHAI,CHAUDHARY RIPALBEN VIRSANGBHAI,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR AV PRAJAPATI
48492	FA/2073/2019	20/11/2019	HASMUKHBHAI KANTIBHAI BHARVAD,	MS ASMITA V PATEL	KAILASHBEN D/O KANTIJI SHANAJI THAKOR,KALIBEN D/O KANTIJI SHANAJI THAKOR,SAVITABEN D/O KANTIJI SHANAJI THAKOR,RAMESH KANTIJI THAKOR,CHANDU GABHAJI THAKOR,NANJIBHAI GANESHBHAI CHAUDHRY,KESHARBHAI GANESHBHAI CHAUDHRY,SUDARSHAN PRIDE CORPORATION AND THEIR PARTNERS AND ADMINISTRATIVE	,NOTICE SERVED,NOTICE SERVED BY DS,MR SATYAM Y CHHAYA,(MR PARESH M DARJI),MR. NEHAL N SHAH
48493	FA/2109/2019	07/02/2020	TAKHABEN ASHWINKUMAR CHAVDA,MINOR TEJASH ASHWINKUMAR CHAVDA,MINOR JIGNESH ASHWINKUMAR CHAVDA,PUNAMBHAI SHABHAIBHAI CHAVDA,BALUBEN PUNAMBHAI CHAVDA	MR MOHSIN M HAKIM	BANTIPRAKASH RAMMILAN GAUD,KULVANTSINH PARSANSINH RANDHAVA,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT)
48494	FA/2130/2019	08/02/2020	BABUBHAI HARIBHAI PATEL,	MR.KARANSINH SOLANKI	SHISHPAL MOHARSING,GYANSING S/O GURUCHARANSING,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MS KARUNA V RAHEVAR
48495	FA/2143/2019	23/08/2019	RAKESHBHAI MAHENDRABHAI MODI,	NISHIT A BHALODI	MANOJKUMAR UDESINH PARMAR,CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,PRITESHKUMAR HARJIVANBHAI PATEL,TATA AIG GENERAL INSURANCE CO LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MS KIRTI S PATHAK

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48496	FA/2172/2019	11/12/2019	KARNAVATI AVIATION PRIVATE LIMITED THROUGH DIRECTOR ASHUTOSH VERMA S/O MANOHAR LAL,	SINGHI & CO	RAYMOND LIMITED,	M/S WADIAGHANDY AND CO
48497	FA/2184/2019	04/09/2019	SHANTIDEVI WD/O NARAYANDAS VAISHNAV,DILIPBHAI NARAYANDAS VAISHNAV,MADANBHAI NARAYANDAS VAISHNAV	MR.HIREN M MODI	GAUTAM FREIGHT PVT LTD,THE NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR KV GADHIA
48498	FA/2211/2019	18/07/2019	UNITED INDIA INSURANCE COMPANY LTD,	MR.AMIT R JOSHI,MR P P LAKHANI	MATISARI LALBABU YADAV,RAMESHBHAI SURSINGHBHAI PARMAR,KANUBHAI BECHARBHAI PATEL (OWNER),PUSHPA LALBABU YADAV,USHA LALBABU YADAV,BRIJBHUSAN RAMSHAKAL YADAV	NOTICE SERVED,NOTICE UNSERVED,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
48499	FA/2234/2019	01/08/2019	MINOR PANKESH BHALUBHAI @ BALLUBHAI DAMOR,	NISHIT A BHALODI	IMRANBHAI @ JAVISHA KARISHMA SARVODE,MANOJBHAI BHAGWANBHAI MEGHANI,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR SUNIL B PARIKH
48500	FA/2256/2019	17/07/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANOJBHAI ASHOKBHAI SAKHIJA,KARTIK ARUNBHAI LAKHANI,BHARATBHAI ARUNBHAI LAKHABHAI (LAKHANI)	NOTICE SERVED
48501	FA/2258/2019	11/02/2020	LALUBHAI RAMABHAI DAMOR,MAHESHKUMAR LALUBHAI DAMOR,SANJUBEN LALUBHAI DAMOR	(CHETANKUMAR K SHAH)	SANKARBHAI JITHABHAI BARIYA,SUKRAMBHAI PANABHAI MAL,RELIANCE GENERAL INSURANCE CO. LTD,MAHESHKUMAR LALUBHAI DAMOR	NOTICE SERVED,MR RATHIN P RAVAL
48502	FA/2261/2019	30/01/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GORDHANBHAI RAVJIBHAI CHAUHAN,DAKUBHAI VIJANANDBHAI NANDANIA,GANGABEN RAMESHBHAI KUMBHAR	RULE SERVED,RULE UNSERVED
48503	FA/2270/2019	27/01/2020	LH OF DECD AKILBHAI ISHAKBHAI BHIKHAPURWALA JUMANABEN WD/O AKILBHAI BHIKHAPURWALA,	NILAY H PATEL	RAVI ENTERPRISE,SHAKIR YUSUFBHAI LOKHANDWALA PARTNER OF RAVI ENTERPRISE,FIZA SHAKIR LOKHANDWALA RAVI ENTERPRISE,BHADORIYA RAVISINH BIRENDRASINH PARTNER OF RAVI ENTERPRISE,BHIKHABHAI DEVJIBHAI BOGHA PARTNER OF RAVI ENTERPRISE	RULE SERVED,MR SANDIP M PATEL,AMISHI S SHAH,MANAN K PANERI
48504	FA/2272/2019	05/09/2019	UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	MAKVANA DELABEN WD/O RATNABHAI SHIVABHAI,MAKVANA AMRATBHAI RATNABHAI SHIVABHAI,MAKVANA CHETANBHAI RATNABHAI SHIVABHAI,MAKVANA DHULIBEN SHIVABHAI,AJAY TRANSPORTS C/O R P NAYAK	NOTICE SERVED
48505	FA/2287/2019	03/07/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	SOMIBEN WD/O DECD NANJIBHAI SUKABHAI SADAT,ANILKUMAR NANJIBHAI SADAT,DHARMENDRABHAI NANJIBHAI SADAT,PRADIPBHAI NANJIBHAI SADAT,BALVANTSINH DIPSINH CHAUHAN,CHUHAN RAJENDRASINH DAHYABHAI,RANJITBHAI RAMABHAI PARMAR,UNITED INDIA INSURANCE CO LTD	
48506	FA/2289/2019	01/07/2019	VINODKUMAR JETHALAL SHAH,ARVINDBHAI JETHALAL SHAH,MAHESHBHAI JETHALAL SHAH	MR DHAVAL D VYAS	GUJARAT STATE FINANCIAL CORPORATION,M/S SHREE PRAMUKH INDUSTRIES LTD	RULE SERVED,RULE UNSERVED
48507	FA/2298/2019	18/02/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BHARATBHAI EDALJI GAMIT,SHARADBHAI SHANKARBHAI PATEL,SAJIKMIYA KASH AMMIYA SHAIKH,GOVERNMENT ADVOCATE	NOTICE SERVED,MR.HIREN M MODI
48508	FA/2307/2019	18/07/2019	NATIONAL INSURANCE CO LTD,	MR. ALKESH N SHAH	ARVINDBHAI RUPABHAI BARIA,RAMILABEN ARVINDBHAI BARIA,SURESHKUMAR FATESINH PATEL,DINESHKUMAR TOPANDA TANVI	NOTICE SERVED,MR TUSHAR L SHETH
48509	FA/2308/2019	26/07/2019	AJA DEVA AAYAR ALIAS HAJA KHOA AAYAR,	JEET Y RAJYAGURU	POPATLAL JUJARAM BHIL,ABDUL REHMAN ISMAIL MACHHALIYA,ORIENTAL INSURANCE COMPANY LTD,HARGOVINDBHAI PREMJIBHAI THAKKAR,UNITED INDIA ASSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VC THOMAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48510	FA/2315/2019	26/07/2019	BABU ALIAS DEVRAJ KALA AAYAR,	JEET Y RAJYAGURU	POPATLAL JUJARAM BHIL,ABDUL REHMAN ISMAIL MACHHALIYA,ORIENTAL INSURANCE COMPANY LTD,HARGOVINDBHAI PREMJIBHAI THAKKAR,UNITED INDIA ASSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VC THOMAS
48511	FA/2323/2019	30/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD.,,	MR RATHIN P RAVAL	NARANBHAI KANABHAI,LABHUBHAI RAMJIBHAI TRIVEDI,BALABHAI RANCHHODBHAI SUTARIYA,PARESHBHAI BHIKHABHAI PATEL,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED
48512	FA/2342/2019	10/07/2019	LILABEN RAVILAL SENGHANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	TALSIDAS KADA S/O ANNU,GIRISHBHAI P. MAHESHWARI,THE NEW INDIA ASSURANCE CO. LTD,DEVJIBHAI HIRJIBHAI POKAR,RAVILAL RATANSHI SENGHANI,NATIONAL INSURANCE CO. LTD	
48513	FA/2343/2019	10/07/2019	MAHENDRA RAVILAL SENGHANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	TALSIDAS KADA S/O ANNU,GIRISHBHAI P. MAHESHWARI,THE NEW INDIA ASSURANCE CO. LTD,DEVJIBHAI HIRJIBHAI POKAR,RAVILAL RATANSHI SENGHANI,NATIONAL INSURANCE CO. LTD	
48514	FA/2344/2019	10/07/2019	RAVILAL RATANSHI SENGHANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	TALSIDAS KADA S/O ANNU,GIRISHBHAI P. MAHESHWARI,THE NEW INDIA ASSURANCE CO. LTD	
48515	FA/2345/2019	10/02/2020	M/S HAPPY HOME GAS SERVICES,	MR PRABHAKAR UPADYAY	ASSISTANT DIRECTOR ESIC CORPORATION,RECOVERY OFFICER, ESI CORPORATION	MS HINA DESAI
48516	FA/2367/2019	11/12/2019	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MANIBEN WD/O PUNAMBHAI KHRISTI,MINOR BHANUMBEN PUNAMBHAI KHRISTI,NITINKUMAR PUNAMBHAI KHRISTI	,(CHETANKUMAR K SHAH)
48517	FA/2374/2019	21/11/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PRABHUKUMAR BAIJNATH SAHANI,M/S IDEAL MOVERS PVT. LTD.,PATEL NEHABEN WIDOW OF KAUSHIKBHAI HARJIVANBHAI PATEL,MINOR MEET KAUSHIKBHAI,HARJIVAN SOMBHAI PATEL,HIRABEN HARJIVANBHAI PATEL	,MR.HIREN M MODI
48518	FA/2376/2019	26/09/2019	JIGNABEN JIGNESHBHAI PATEL,MINOR SHUSTRI JIGNESHBHAI PATEL,MINOR NAX JIGNESHBHAI PATEL,VIDYABEN BHIKHABHAI PATEL,VIDYABEN BHIKHABHAI PATEL	NISHIT A BHALODI	SAMATSINH R SODHA,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MS LILU K BHAYA
48519	FA/2379/2019	06/08/2019	JAMNAGAR AREA DEVELOPMENT THROUGH CHIEF EXECUTIVE OFFICER,	MR PREMAL S RACHH	MATANG ENGINEER CONTRACTORS AND ENGINEERS,	MR.CHIRAG K SUKHWANI
48520	FA/2380/2019	06/08/2019	JAMNAGAR AREA DEVELOPMENT THROUGH CHIEF EXECUTIVE OFFICER,	MR PREMAL S RACHH	MATANG ENGINEER CONTRACTORS AND ENGINEERS,	MR.CHIRAG K SUKHWANI
48521	FA/2381/2019	06/08/2019	JAMNAGAR AREA DEVELOPMENT THROUGH CHIEF EXECUTIVE OFFICER,	MR PREMAL S RACHH	MATANG ENGINEER CONTRACTORS AND ENGINEERS,	MR.CHIRAG K SUKHWANI
48522	FA/2387/2019	17/06/2019	SALAM ASLAM KURESHI,	MR.HIREN M MODI	JAT MAHMAD HANIF HUSENBHAI,NEW INDIA ASSURANCE CO LTD	,MR YOGI K GADHIA
48523	FA/2395/2019	14/09/2019	NATIONAL INSURANCE COMPANY LIMITED, GANDHIDHAM,	MR VIBHUTI NANAVATI	RANA BHURA VIRA,PRAVIN JERAMBHAI PATEL DELETED,DEVJIBHAI NARANBHAI AHIR,BHIKHU P. AGARWAL,THE NEW INDIA ASSURANCE COMPANY LIMITED THROUGH ITS BRANCH MANAGER,RAJENDRA PRASAD SHAH S/O BANWARILAL SHAH	RULE NOT RECD BACK,RULE UNSERVED,MR NL RAMNANI,(MR MAULIK J SHELAT),MR Y J PATEL
48524	FA/2416/2019	22/06/2020	RAMILABEN JIVABHIA CHAUHAN,MINOR SANGITA JIVABHAI CHAUHAN,MINOR JAYESH JIVABHAI CHAUHAN,VIJAYSINH JIVABHAI CHAUHAN	,NISHIT A BHALODI	BHIMISH UMEDBHAI PARMAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,MS KIRTI S PATHAK
48525	FA/2423/2019	16/10/2019	SUSHILABEN GUMANSINH @ GEMALSINH GOHIL,	MR R G DWIVEDI	NILESH BHANUPRASAD PANDYA,KAILASHBEN BHANUPRASAD PANDYA,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED,MR TANMAY B KARIA

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48526	FA/2424/2019	28/08/2019	DAHYABHAI PRATAPBHAI CHAVDA,SHARDABEN DAHYABHAI CHAVDA,NARESHBHAI DAHYABHAI CHAVDA,	MR.HIREN M MODI,DARSHAN M VARANDANI	VALJIBHAI DEVABHAI CHANGA,THE NEW INDIA ASSURANCE CO. LTD.,SHANKARBHAI NATHABHAI CHAVDA,IFFCO-TOKIO GENERAL INSURANCE CO. LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR
48527	FA/2425/2019	28/08/2019	MANIBEN WD/O RAMABHAI DHULABHAI CHAVDA,CHETNABEN RAMABHAI CHAVDA,PRAKASHBHAI RAMABHAI CHAVDA	MR.HIREN M MODI	VALJIBHAI DEVABHAI CHANGA,THE NEW INDIA ASSURANCE CO. LTD,SHANKARBHAI NATHABHAI CHAVDA,IFFCO- TOKIO GENERAL INSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
48528	FA/2427/2019	28/08/2019	SAVITABEN LAXMANBHAI CHAVDA,CHIRAG LAXMANBHAI CHAVDA,SAROJBEN LAXMANBHAI CHAVDA,NAVRATSINH PRABHATBHAI CHAVDA,RANIBEN NARVATSINH CHAVDA	,MR.HIREN M MODI	VALJIBHAI DEVABHAI CHANGA,THE NEW INDIA ASSURANCE CO. LTD,SHANKARBHAI NATHABHAI CHAVDA,IFFCO- TOKIO GENERAL INSURANCE CO. LTD.	,MR GC MAZMUDAR,MR HG MAZMUDAR
48529	FA/2429/2019	20/09/2019	MAHAMMAD MOHYUDDIN GULAMHUSEN PATEL,	RAVI B SHAH	KISHAN TEKCHAND DILSANG,M/S TRANSPORT CORP OF INDIA LTD,THE NATIONAL INSURANCE CO LTD,GULAMHUSEN GAFURBHAI PATEL,THE NEW INDIA ASSURANCE CO LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RITURAJ M MEENA,NIYATI D CHAUHAN
48530	FA/2432/2019	05/07/2019	MAHIPATSINH KALUBHA ZALA,	NISHIT A BHALODI	TOYABHAI KESHAVBHAI,NATIONAL INSURANCE CO. LTD.	,(MR MAULIK J SHELAT)
48531	FA/2434/2019	21/06/2019	UNITED INDIA INSURANCE CO.LTD,	MR PALAK H THAKKAR	CHANDULAL SURTANBHAI VASAIYA,SAVITABEN CHANDULAL VASAIYA,VASANTIBEN CHANDULAL VASAIYA,BALVANTBHAI CHANDULAL VASAIYA,JIGNESHBHAI CHANDULAL VASAIYA,JIGNESHBHAI BACHUBHAI SHAH,IQBALBHAI A RAZZAK SHAIKH,A. RAZZAK A. SATTAR PATEL	
48532	FA/2435/2019	13/06/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MEHULBHAI GANPATBHAI RAVAL,DHARMESH MANILAL THAKKAR,NARESHKUMAR SHANKARLAL RANA,HDFC ERGO GENERAL INSURANCE CO LTD,JASHUJI TAKHAJI DEVDA	,(MR MAULIK J SHELAT)
48533	FA/2437/2019	18/09/2019	SARIFABEN YASINBHAI MALEK,	NISHIT A BHALODI	RAFIKMIYA ALLARAKHA MALEK,ABBASBHAI ISAMBHAI MALEK,HDFC ERGO GENERAL INSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR RATHIN P RAVAL
48534	FA/2442/2019	21/06/2019	RIZWAN HUSSAIN KURESI,	MR.HIREN M MODI	DRIVER OF LUXURY OF BUS,DINESHBHAI PREMJIBHAI HALAI,ORIENTAL INSURANCE CO LTD	,MR MITESH L RANGRAS
48535	FA/2444/2019	19/06/2019	ASHOKKUMAR AMTHALAL BAROT,	MR.HIREN M MODI	DASHRATHBHAI REVABHAI PATEL,KIRANBHAI DASHRATHBHAI PATEL,ORIENTAL INSURANCE CO LTD	,MR PALAK H THAKKAR
48536	FA/2448/2019	17/07/2019	NIKITABEN HITENDRABAHI PANCHAL,	MR. HEMAL SHAH	JAGDISHBHAI LALJIBHAI VANJARA,LALJIBHAI RUPJIBHAI VANJARA,NEW INDIA ASSURANCE CO LTD,ARVIND KANTILAL PANCHAL,ORIENTAL INSURANCE CO LTD	,MR RITURAJ M MEENA,MR PALAK H THAKKAR
48537	FA/2454/2019	29/08/2019	IFFCO TOKIO GENERAL INSURANCE CO. LTD.,	MR PALAK H THAKKAR	VALJIJI VALJIBHAI VIRBHANJI GHADIYA (THAKORE),VISHNUJI HARCHANDJI VANJARA	,MR NIRAV K PADHIYAR
48538	FA/2456/2019	05/07/2019	DALPATBHAI MONABHAI SODHAPRAMAR,JASHIBEN DALPATBHAI SODHAPARMAR	NISHIT A BHALODI	KADARBHAI AHMEDBHAI SHEIKH,UNITED INDIA INSURANCE CO. LTD.	,MR P P LAKHANI
48539	FA/2457/2019	25/08/2020	CHAMPABEN MADABHAI JADAV,LILABEN AMARSINH JADAV,MINAKSHIBEN AMARSINH JADAV,AMINABEN AMARSINH JADAV,MINOR JAYESHKUMAR AMARSINH JADAV,MINOR SHIPABEN AMARSINH JADAV,MINOR HARESHBHAI AMARSINH JADAV	NISHIT A BHALODI	SHANKARBHAI HARSUKHBHAI HANGADIYA,SAMSUBHAI MAGANBHAI MAVI,TATA AIG GENERAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL
48540	FA/2464/2019	05/03/2020	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JAYESHBHAI NANALAL DAVE,GOVINDBHAI KANAIYALAL MEENA,PARESHBHAI MAGANBHAI BIMBACHIYA	RULE SERVED BY DS,RULE UNSERVED,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48541	FA/2485/2019	22/10/2019	NEW INDIA ASSURANCE CO. LTD.,	MR PALAK H THAKKAR	ANILABEN WD/O RAMESHCHANDRA LAXMANBHAI PARMAR @ DABGER,MINOR DIVYABEN RAMESHCHANDRA PARMAR @ DABGER,MINOR LALITKUMAR RAMESHCHANDRA PARMAR @ DABGER,MINOR DIPAKKUMAR RAMESHCHANDRA PARMAR @ DABGER,LAXMANBHAI KALIDAS PARMAR @ DABGER,REVABEN LAXMANBHAI PARMAR @ DABGER,LAXMANSINH BHARATSINH BARIA,GULABSINH D BARIA	,MR MOHSIN M HAKIM
48542	FA/2486/2019	12/07/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	NARAYANBHAI GANGARAM DAMOR,MOHAMMADSADIK SULEMANBHAI DADU,SUMITRABEN WD/O. NARAYANBHAI DAMOR,MUKESHBHAI WD/O. NARAYANBHAI DAMOR	,(MR NIRAL R MEHTA),MR V B MALIK
48543	FA/2498/2019	27/11/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KESHUBHAI NAGJIBHAI PATEL,SAROJBEN KESHUBHAI PATEL,KIRITBHAI TAKATHSINH PARMAR,NISARBHAI AHMEDABHAI JAFRULLA MALEK	MR AMIT C NANAVATI,MR MURALI N DEVNANI
48544	FA/2561/2019	30/01/2020	RATILAL RAMANLAL RAVAL,BIPINBHAI RATILAL RAVAL	MR H M SHAH	SURENDRASINH JASHVATSINH PARMAR,MULJIBHAI PUNJABHAI PARMAR,ORIENTAL INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR PALAK H THAKKAR
48545	FA/2574/2019	14/09/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	VINODBHAI ALIAS AVINASHBHAI LAXMANBHAI DHOPE,HASMUKHBHAI HIMATLAL SHAH,NATWARSINH AMARSINH MAKWANA	NOTICE SERVED,NOTICE UNSERVED,MR H M SHAH
48546	FA/2600/2019	18/02/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SHILABEN JATINBHAI GAMIT,MINOR RITVIK JATINBHAI GAMIT,MINOR NITISHA JATINBHAI GAMIT,SHARADBHAI SHANKARBHAI PATEL,SAJIKMIYA KASH AMMIYA SHAIKH	,NOTICE SERVED,NOTICE UNSERVED
48547	FA/2604/2019	25/11/2019	SHREE JIVABHAI RAMBHAI,SOMBAIBEN RAMBHAI LUNSAR,VIKRAMBHAI RAMBHAI LUNSAR	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48548	FA/2610/2019	20/06/2019	THE NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	BAHVNABEN PRADIPKUMAR SANGANI,LAKSHMAN ALIAS RAJENDRASINGH GUMANSINGH CHUDAWAT,DIPSIT R. RAJPUR,HIRALAL SUKHILAL CHAMPAVAT,NEW INDIA ASSURANCE CO. LTD	
48549	FA/2614/2019	18/06/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DADAMBEN DANSANGJI THAKOR (BAHUCHIYA),RAMESHJI MADHUJI BAHUCHIYA (THAKOR),OM PRAKASH PRABHURAM,ORIENTAL INSURANCE COMPANY LTD.	
48550	FA/2615/2019	18/06/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DANSANGJI MOBTAJI THAKOR (BAHUCHIYA),RAMESHJI MADHUJI BAHUCHIYA (THAKOR),OM PRAKASH PRABHURAM,ORIENTAL INSURANCE COMPANY LTD.	
48551	FA/2616/2019	18/06/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	GEETABEN RAMESHJI THAKOR (BAHUCHIYA),RAMESHJI MADHUJI BAHUCHIYA (THAKOR),OM PRAKASH PRABHURAM,ORIENTAL INSURANCE COMPANY LTD.	
48552	FA/2620/2019	13/08/2019	DHAVAL ANILBHAI PATEL,	MR KB PUJARA	NIYATIBEN W/O DHAVALBHAI PATEL D/O MAHENDRABHAI RAMANBHAI PATEL,	MR CHIRAG B PATEL
48553	FA/2621/2019	22/07/2019	HIRALBEN W/O JAYESHBHAI PATEL,	MR DA SANKHESARA	JAYESHBHAI KANTIBHAI PATEL,	MR SAMIR AFZAL KHAN
48554	FA/2625/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LEGAL HEIRS OF MINOR PAVAN RAJESHKUMAR PATEL,DINESHBHAI VIRABHAI SOLANKI,BHAILALBHAI PARSOTTAMBHAI PATEL,BAJAJ ALIANZ GENERAL INSURANCE CO.,GENERAL MANAGER, NATIONAL HIGHWAY AUTHORITY OF INDIA,RAJESHKUMAR BHAILALBHAI PATEL	,MR MB GOHIL,MR. I N MAKRANI

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48555	FA/2628/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	NIRANJANABEN ALIAS NIRUBEN B PATEL,DINESHBHAI VIRABHAI SOLANKI,BHAILALBHAI PARSOTTAMBHAI PATEL,BAJAJ ALIANZ GENERAL INSURANCE CO.,GENERAL MANAGER, NATIONAL HIGHWAY AUTHORITY OF INDIA	,MR MB GOHIL,MR. I N MAKRANI
48556	FA/2629/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LEGAL HEIR OF SAROJBEN ALIAS SAROJBEN RAJESHKUMAR PATEL,DINESHBHAI VIRABHAI SOLANKI,BHAILALBHAI PARSOTTAMBHAI PATEL,BAJAJ ALIANZ GENERAL INSURANCE CO.,GENERAL MANAGER, NATIONAL HIGHWAY AUTHORITY OF INDIA,RAJESHKUMAR BHAILALBHAI PATEL	,MR MB GOHIL,MR. I N MAKRANI
48557	FA/2634/2019	04/12/2019	LH OF DECD BAROT GORDHANBHAI BECHARBHAI,BAROT BABUBEN GORDHANBHAI WD/O BAROT GORDHANBHAI BECHARBHAI,BAROT GIRISHBHAI GORDHANBHAI S/O BAROT GORDHANBHAI BECHARBHAI,BAROT NARSINHBHAI GORDHANBHAI S/O BAROT GORDHANBHAI BECHARBHAI,BAROT JYOSTNABEN GORDHANBHAI D/O BAROT GORDHANBHAI BECHARBHAI,BAROT LALITABEN GORDHANBHAI D/O BAROT GORDHANBHAI BECHARBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
48558	FA/2650/2019	02/07/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SANJAYKUMAR HARISHBHAI VASAVA,RAKESHBHAI ARVINDBHAI MODI,MALTIBEN RAMDAS SHIRSHATH,SHUBHAMBHAI RAMDAS SHIRSHATH,HARSHADABEN RAMDAS SHIRSHATH,SHANTABEN TULSIRAM SHIRSHATH	,NISHIT A BHALODI
48559	FA/2653/2019	10/07/2019	PRAKASH KANTILAL SHRIMALI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HEMRAJ BHAVARLAL CHAUHAN,CHANDRA OF SHORT MARINE SUPPLY,THE NEW INDIA ASSURANCE CO. LTD	
48560	FA/2654/2019	10/07/2019	KIRTIKUMAR KANTILAL SHRIMALI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HEMRAJ BHAVARLAL CHAUHAN,CHANDRA OF SHORT MARINE SUPPLY,THE NEW INDIA ASSURANCE CO. LTD	
48561	FA/2655/2019	10/07/2019	KANTILAL BALURAM SHRIMALI,RAMILABEN BALURAM SHRIMALI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HEMRAJ BHAVARLAL CHAUHAN,CHANDRA OF SHORT MARINE SUPPLY,THE NEW INDIA ASSURANCE CO. LTD	
48562	FA/2656/2019	10/07/2019	DINMAHMAD IBRAHIM HALEPOTRA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MAHENDRASINH JUZARSINH JADEJA,SHARAD TRANSPORT COMPANY,THE UNITED INDIA INSURANCE CO. LTD	
48563	FA/2657/2019	10/07/2019	MAVA ALIAS MAVJI MOMAYA DANGAR AHIR,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MAHENDRASINH JUZARSINH JADEJA,SHARAD TRANSPORT COMPANY,THE UNITED INDIA INSURANCE CO. LTD	
48564	FA/2698/2019	04/10/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BEGMABAI HAJI HALEPOTRA,HABIBAI HAJI HALEPOTRA,MAKABAI HAJI HALEPOTRA,MUSTAK HAJI HALEPOTRA,KHATIYABAI HAJI HALEPOTRA,KALYAN MEGHRAJ GADHVI,RAMAIYA AALABHAI GADHVI,RAGUNANDAN JODHA PARBATSINH	,NISHIT A BHALODI
48565	FA/2702/2019	28/06/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MAYABEN WD/O THAKORDAS PARSOTTAMDAS GEHANI,PARSOTTAMDAS AASANDAS GEHANI,PARVATIBEN PARSOTTAMDAS GEHANI,AHEMADBHAI HUSENBHAI PATHAN	
48566	FA/2720/2019	05/07/2019	DIVISIONAL CONTORLLER(NADIAD),	MR HARDIK C RAWAL	HEIRS OF DECEASED MULLA ABBASBHAI IGATPURIWALA,BHIMSINH MANGALSINH DABHI,NAJIMMUDIN ABEDALI GANGARDI,UNITED INDIA INSURANCE COMPANY LIMITED,MARIYAMBEN MULLA ABBASBHAI (ABETTED SINCE EXPIRED),MUNIRA MULLA ABBASBHAI IGATPURIWALA	,MR PALAK H THAKKAR, (CHETANKUMAR K SHAH)
48567	FA/2727/2019	05/07/2019	BHAVANSINH LAXMANSINH BARIYA(BHIL),SAVITABEN BHAVSINH BARIYA(BHIL),ASHOKKUMAR BHAVANSINH BARIYA(BHIL),ANJANABEN BHAVANSINH BARIYA(BHIL)	(CHETANKUMAR K SHAH)	MANUBHAI LIMBHBHAI BHURIYA,UNITED INDIA INSURANCE CO. LTD	,MR PALAK H THAKKAR

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48568	FA/2730/2019	27/06/2019	USHABEN GOKULBHAI SHAH,	KAASH K THAKKAR	KIRANSINH BALWANTSINH CHAUHAN,JIGNESHKUMAR HARSHADBHAI JANI,NEW INDIA ASSURANCE CO. LTD	,MR PALAK H THAKKAR
48569	FA/2740/2019	26/08/2019	NITESHKUMAR MAGANBHAI PATEL,	MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN	VIMLABEN ASHOKBHAI MAKVANA D/O LALUBHAI,SAVITABEN NAGINBHAI PARMAR D/O LALUBHAI,MAHENDRA LALUBHAI CHAWADA,LAXMIBEN RAMANBHAI CHAWADA,RESHMABEN JIGNESHBHAI VAGHELA D/O RAMANBHAI,RAMESHBHAI CHHITABHAI CHAWADA,PREMILABEN TRIBHOVANDAS CHAWADA,JAYESHBHAI TRIBHOVANDAS CHAWADA,HEMLATTABEN NARENDRABHAI PARMAR D/O TRIBHOVANDAS CHAWADA	NOTICE SERVED
48570	FA/2746/2019	01/07/2019	PARMAR HIRABEN JAGDISHBHAI,PARMAR NIMISHABEN JAGDISHBHAI,PARMAR BHAVESHKUMAR JAGDISHBHAI	MR.KARNA H DHOMSE	RAKESH CHANDRAKANT DHOBI,SUNDERLAL NARYANDAS PATNI,THE NEW INDIA ASSURANCE CO LTD	
48571	FA/2760/2019	02/08/2019	CHAMPAKLAL MANEKLAL SHAH,AJAY CHAMPAKLAL SHAH,RAJENDRA CHAMPAKLAL SHAH	MR.HEMANG H PARIKH,MR RASESH H PARIKH	JALARAM DEVELOPERS,SOLANKI HARMANBHAI LALLUBHAI,SOLANKI MAGANBHAI LALLUBHAI	
48572	FA/2765/2019	18/02/2020	MEGHIBAI SURABHAI CHAVADA,	MR PJ MEHTA,MR MAHESH B SHAH,MR KUNAL M SHAH	UNION OF INDIA,	RULE SERVED
48573	FA/2775/2019	13/07/2019	MINOR KIRAN TARUJI,	MR. HEMAL SHAH	ADVIN JOHN INA PHILIPAL FEETS,TORRENT POWER LIMITED,ORIENTAL INSURANCE COMPANY LIMITED	,MS KARUNA V RAHEVAR
48574	FA/2777/2019	21/08/2019	THE ORIENTAL INSURANCE COMPANY LTD,	MR HARDIK P MEHTA	LEGAL HEIRS OF DCSD KIRANBHAI NAVNEETBHAI PARMAR,SURESHBHAI CHATRASINH MAKWANA,CHIRAGBHAI GOVINDBHAI VAGHELA,HANSABEN GOVINDBHAI ROHIT(VAGHELA),THE ICICI GENERAL INSURANCE CO. LTD.,NAVNEETBHAI HARIBHAI PARMAR,SAVITABEN NAVNEETBHAI PARMAR,ASHWINBHAI NAVNEETBHAI PARMAR,VIJAY NAVNEETBHAI PARMAR,UMESH NAVNEETBHAI PARMAR	,MR SUNIL B PARIKH,MR.HIREN M MODI,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
48575	FA/2785/2019	01/07/2019	SUNANDABEN GOKULBHAI PATIL,YOGESH GOKULBHAI PATIL,PRIYANKA GOKULBHAI PATIL,MINOR RAHUL GOKULBHAI PATIL	MR.HIREN M MODI	SHAIKH MUSLIM SHAIKH AJIZ,MOBIN HANIF SAIYAD,THE RELIANCE GENERAL INSURANCE CO. LTD	
48576	FA/2854/2019	22/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	KAPILABEN VINODCHANDRA PARMAR,HETALBEN VINODBHAI PARMAR,BIREN VINODBHAI PARMAR,BHAVESH VINODCHANDRA PARMAR,BHOGILAL PITAMBARDAS PARMAR,MANIBEN BHOGILAL PARMAR,POPATBHAI KACHARABHAI THAKOR,BULAKHICHAND PERIWAL,ORIENTAL INSURANCE COMPANY LTD,SONIBEN PAMABHAI VANIYA (VANKAR),MINOR BHARATBHAI PAMABHAI VANIYA,MINOR PARVATIBEN PAMABHAI VANIYA,MINOR SANJAYBHAI PAMABHAI VANIYA,GANGABEN PITAMBARBHAI VANIYA	,MR H M SHAH,MR RATHIN P RAVAL
48577	FA/2855/2019	12/02/2020	MAYABEN ATULBHAI DATTA,KUMARI BRINDA ATUL DATTA,HARSH ATUL DATTA	MR SANDEEP R LIMBANI,MR RH RUPARELIYA,MS.NEHA R RUPARELIYA	PRAVINBHAI PALABHAI RATHOD,	MR NK MAJMUDAR
48578	FA/2874/2019	14/12/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KANTIBHAI CHHABABHAI SOLANKI,LHR OF CHABABHAI FHAKIRBHAI SOLANKI,LHR OF DECD MITESHBHAI DHANSHYAMBHAI PARMAR,KODARBEN CHABABHAI SOLANKI,RAVJIBHAI CHABABHAI SOLANKI,SHANTIBHAI CHABABHAI SOLANKI,HANSABEN CHABABHAI SOLANKI,DHARMISHTABEN WD/O MITESHBHAI PARMAR,MINOR ISHA MITESHBHAI PARMAR,MINOR SAKSHI MITESHBHAI PARMAR,GHANSHYAMBHAI VITTHALBHAI PARMAR,JYOTIBEN DHANSHYAMBHAI PARMAR	,RULE SERVED

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48579	FA/2876/2019	11/07/2019	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	UDESINH PARBHUBHAI VASAVA,KALIBEN UDESINH VASAVA,MOHAMMAD MAHEFUZ MAKHUL AHMED,SHAMJI ASHABHAI DANGAR	,NISHIT A BHALODI
48580	FA/2883/2019	21/08/2019	SHAHERA SIKANDARSHA DIVAN,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	SHANABHAI RANCHHODBHAI PARMAR,RAJENDRAKUMAR RAVJIBHAI PATEL,UNITED INDIA INSURANCE CO LTD	,(MR MAULIK J SHELAT)
48581	FA/2895/2019	27/08/2019	HARIBHAI SHAMBUBHAI BHUVA,	MR JIGAR G GADHAVI	SAROJBEN J SARDHARA,RACHNABEN M. PATEL	
48582	FA/2901/2019	05/09/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAJUBHAI NAHERSING VASAVA,SURESHBHAI DHANSUKHBHAI GAAMIT,KALAWATIBEN HASMUKHBHAI PATEL	RULE SERVED,MR VIRAL K SALOT,NISHIT A BHALODI
48583	FA/2905/2019	12/07/2019	THE NATIONAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SHAILESHKUMAR PARMABHAI GOYAL,MADA GANGA CHAVDA,NEW INDIA ASSURANCE COMPANY LTD,THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	
48584	FA/2910/2019	14/09/2019	HEMANT GYANESHVAR ALIAS DINESH PATIL,	MR.HIREN M MODI	SHIVAJIBHAI BHAUSAHEB PATIL,HINESHBHAI SUDHAKANTBHAI CHOKSI,THE UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK
48585	FA/2911/2019	14/09/2019	SUREKHABEN W/O GYANESHVAR ALIAS DINESH PATIL,ARCHANA GYANESHVAR ALIAS DINESH PATIL,HEMANT GYANESHVAR ALIAS DINESH PATIL	MR.HIREN M MODI	SHIVAJIBHAI BHAUSAHEB PATIL,HINESHBHAI SUDHAKANTBHAI CHOKSI,THE UNITED INDIA INSURANCE CO. LTD	RULE SERVED,JENIL M SHAH
48586	FA/2919/2019	05/09/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	JAISINGBHAI NAVSUBHAI KAPUDIYA(VASAVA),MUKESHBHAI JAISINGBHAI KAPUDIYA(VASAVA),SHARMILABEN JAISINGBHAI KAPUDIYA(VASAVA),JASODABEN JAISINGBHAI KAPUDIYA(VASAVA),SURESHBHAI DHANSUKHBHAI GAAMIT,KALAWATIBEN HASMUKHBHAI PATEL	
48587	FA/2930/2019	05/09/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VIMLABEN WD/O RAMSING PADAVI,MINOR ANIL RAMSING PADAVI,MINOR AJAY RAMSING PADAVI,MINOR RAVI RAMSING PADAVI,MINOR SHIVUBEN RAMSING PADAVI,BAMNIYABHAI UTRIYABHAI PADVI,INDUBEN BAMNIYABHAI PADAVI,SURESHBHAI DHANSUKHBHAI GAAMIT,KALAWATIBEN HASMUKHBHAI PATEL	RULE NOT RECD BACK,MR VIRAL K SALOT,NISHIT A BHALODI
48588	FA/2957/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,BERAJI ANDAJI,RAJNIKANT LALCHAND SHAH,AHMEDABAD DISTRICT COOPERATIVE BANK,STATE BANK OF INDIA (SBI)	
48589	FA/2958/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,BERAJI ANDAJI,AHMEDABAD DISTRICT COOPERATIVE BANK LIMITED,STATE BANK OF INDIA (SBI)	,VIRAL K SHAH
48590	FA/2959/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,RAJNIKANT LALCHAND SHAH,UNITED BANK OF INDIA (UBI),STATE BANK OF INDIA (SBI)	
48591	FA/2960/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,CHATURDAS POPATLAL SHAH,UNION BANK OF INDIA,STATE BANK OF INDIA (SBI)	
48592	FA/2961/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,CHATURDAS POPATLAL SHAH,UNION BANK OF INDIA,STATE BANK OF INDIA (SBI)	
48593	FA/2962/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,RADHESHYAM MANILAL SHAH,UNION BANK OF INDIA,STATE BANK OF INDIA (SBI)	
48594	FA/2963/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,RADHESHYAM MANILAL SHAH,UNION BANK OF INDIA,STATE BANK OF INDIA (SBI)	

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48595	FA/2964/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,MAGANBHAI BHANUBHAI MAKWANA,UNION BANK OF INDIA,STATE BANK OF INDIA (SBI)	
48596	FA/2965/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PANDYA DAMODARDAS VALLABHDAS,UNION BANK OF INDIA,STATE BANK OF INDIA (SBI)	
48597	FA/2966/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,DAMODARDAS VALLABHDAS PANDYA,BANK OF INDIA,STATE BANK OF INDIA	
48598	FA/2967/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,JITENDRA RAMANLAL SHAH,BANK OF INDIA,STATE BANK OF INDIA	
48599	FA/2968/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,JITENDRA RAMANLAL SHAH,BANK OF INDIA,STATE BANK OF INDIA	
48600	FA/2969/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI),MR NIRDOSH H RATHOD	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,MANUBHAI CHIMANLAL MODI,BANK OF INDIA,STATE BANK OF INDIA	
48601	FA/2970/2019	15/07/2019	BOARD OF TRUSTEES OF P.F.,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,RAJESH NATWARLAL MEHTA,NEW BANK OF INDIA,STATE BANK OF INDIA	
48602	FA/2971/2019	15/07/2019	BOARD OF TRUSTEES OF P.F. THROUGH CENTRAL P F COMMISSIONER,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,MANUBHAI CHIMANLAL MODI,BANK OF INDIA,STATE BANK OF INDIA (SBI)	,MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE
48603	FA/2972/2019	15/07/2019	BOARD OF TRUSTEES OF P.F. THROUGH CENTRAL P F COMMISSIONER,REGIONAL PROVIDENT FUND COMMISSIONER, GUJARAT STATE	MR PM LAKHANI,(MR NIRZAR S DESAI)	BHUPENDRA MAHASUKHLAL MEHTA,PRAVIN LALCHAND SHAH,SUBHASHCHANDRA NANDLAL SHAH,BANK OF INDIA,STATE BANK OF INDIA (SBI)	
48604	FA/2987/2019	15/07/2019	AMBARAM MULJIBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	
48605	FA/2988/2019	15/07/2019	JETHALAL DEVSHIBHAI,LAGHARBHAI ALUBHAI	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	
48606	FA/2989/2019	15/07/2019	BHAVANBHAI GOVABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	
48607	FA/2990/2019	15/07/2019	CHHAGANBHAI GOVABHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	
48608	FA/2991/2019	15/07/2019	HEMANTBHAI TRIKAMBHAI,	MR NITIN M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER	
48609	FA/2994/2019	23/10/2019	SUNSTAR OVERSEAS LTD,	MR MIHIR H PATHAK	GRACE AGRIFIELDS PVT LTD,VARIA ENGINEERING WORKS PVT LTD	NOTICE UNSERVED
48610	FA/2995/2019	23/10/2019	SUNSTAR OVERSEAS LTD,	MR MIHIR H PATHAK	VIVEJA VENTURES PVT LTD,	NOTICE UNSERVED
48611	FA/2996/2019	23/10/2019	SUNSTAR OVERSEAS LTD,	MR MIHIR H PATHAK	AL SARA TRADING CO,	NOTICE UNSERVED
48612	FA/2997/2019	23/10/2019	SUNSTAR OVERSEAS LTD,	MR MIHIR H PATHAK	GRACE AGRON PRODUCT,	NOTICE UNSERVED
48613	FA/2998/2019	23/10/2019	SUNSTAR OVERSEAS LTD,	MR MIHIR H PATHAK	LABDHI MULTIPACK PVT LTD,	NOTICE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48614	FA/3014/2019	24/07/2019	TRUPTIBEN HITESHKUMAR PATEL,	MR SR YADAV	HITESHKUMAR RAMESHBHAI PATEL,	
48615	FA/3039/2019	25/07/2019	MANJULABEN SUNILBHAI CHANDANA WD/O LATE SUNILBHAI BABUBHAI CHANDANA,SANJAYKUMAR SUNILBHAI CHANDANA S/O LATE SUNILBHAI CHANDANA,MAHULKUMAR SUNILBHAI CHANDANA S/O LATE SUNILBHAI BABUBHAI CHANDANA,KAJALBEN SUNILBHAI CHANDANA D/O LATE SUNILBHAI BABUBHAI CHANDANA,SARASWATIBEN SUNILBHAI CHANDANA D/O LATE SUNILBHAI BABUBHAI CHANDANA,TIJLIBEN BABUBHAI CHANDANA M/O LATE SUNILBHAI BABUBHAI CHANDANA	MR.HIREN M MODI	IBRAHIM KASAM SANA,VALABHAI RAVABHAI JATIYA,THE NATIONAL INSURANCE COMPANY LTD,RAMJIBHAI RAVJIBHAI AHIR,H.D.F.C. AGRO. GENERAL INSURANCE COMPANY LTD.	,MR VIBHUTI NANAVATI,MR PALAK H THAKKAR
48616	FA/3040/2019	07/08/2019	HETALBEN RAMESH ALIAS RAMNIKBHAI SOJITRA,VISHAL RAMESH ALIS RAMNIKBHAI SOJITRA,SURESH RAMESH ALIS RAMNIKBHAI SOJITRA,PARESH RAMESH ALIS RAMNIKBHAI SOJITRA,BHAGWANJIBHAI SAVDASBHAI SOJITRA,MANIBEN BHAGWANBHAI SOJITRA	NISHIT A BHALODI	HARIBHAI BADHABHAI RATHOD,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,NARSINH RANJITSINH JARIYA,CHOLAMANDALAM GENERAL INSURANCE CO. LTD,RANJANBEN P. MORI,UNITED INDIA INSURANCE CO. LTD,BHARAD ENGINEERING COLLEGE,MEGHJIBHAI LIMBABHAI	,MR VIBHUTI NANAVATI,MR PALAK H THAKKAR,MR ANKIT SHAH
48617	FA/3074/2019	24/07/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIKRAMBHAI BABUBHAI PATNI,VAGHELA MOTUBHA GHEMARSANG,SOLANKI PRADHANJI KESHAJI,THAKOR CHAMANJI MANGAJI @ MANAJI,HDFC ERGO GENERAL INSURANCE CO. LTD.,	,(MR MAULIK J SHELAT)
48618	FA/3079/2019	18/07/2019	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	RAMILABEN GANESHBHAI VASAVA,GEETABEN GANESHBHAI VASAVA,POONAMBEN GANESHBHAI VASAVA,SOMABHAI GANESHBHAI VASAVA,JASUBEN GANESHBHAI VASAVA,MOHAMMAD MAHEFUZ MAKHUL AHMED,SHAMJI ASHABHAI DANGAR,KANUBHAI SOMABHAI VASAVA,THE NEW INDIA INSURANCE COMPANY	,MR GC MAZMUDAR,MR HG MAZMUDAR,NISHIT A BHALODI
48619	FA/3084/2019	29/07/2019	NITUBEN W/O NARESHBHAI H SONGRA D/O SHIVAJI BORANA,	MR PARESH A. PATEL	NARESHBHAI HIRABHAI SONGRA,	MR.MINHAJ M SHAIKH
48620	FA/3113/2019	08/08/2019	SALAUDDIN IBRAHIM GURJI,	MR. AAMIR S PATHAN	SIRAJ ABDULGANI TASIA,ILIYAS HUSEN DULLI,ORIENTAL INSURANCE CO LTD	,MR VC THOMAS
48621	FA/3131/2019	14/11/2019	ALPABEN JANAKBHAI PANDYA,MINOR DHANI JANAKBHAI PANDYA	MR DHRUV K DAVE	JANAKKUMAR DINESHCHANDRA PANDYA,	HCLS COMMITTEE,VIJAY H PATEL
48622	FA/3132/2019	01/08/2019	CHUNIBHAI VASRAMBHAI RAKHOLIYA,JASUBEN CHUNIBHAI CHIMANBHAI RAKHOLIYA	MR RATILAL V SAKARIA	ORIENTAL INSRUANCE COMPANY LTD,DEVYANI PROCESSOR PVT. LTD.	,MS KARUNA V RAHEVAR
48623	FA/3145/2019	18/07/2019	BABU ARJAN,KANTILAL ARJAN	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48624	FA/3146/2019	18/07/2019	VITHAL KANJI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48625	FA/3147/2019	18/07/2019	PARSOTTAM HIRJI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48626	FA/3148/2019	18/07/2019	HEIRS OF DECEASED HANSRAJ PABA VIPUL GOVIND HANSRAJ,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48627	FA/3149/2019	18/07/2019	PATEL HARIDAS NARAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48628	FA/3150/2019	18/07/2019	PATEL PARSOTTAM GANGDAS,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48629	FA/3151/2019	18/07/2019	MATHUR KACHRA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48630	FA/3152/2019	18/07/2019	HEIRS OF DECEASEDD JASMAT DHANJI,SHANTABEN JASMAT,JAYSHRIBEN JASMAT,KRISHNABEN JASMAT,RAJESHBHAI JASMAT,MINTUBEN JASMAT	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48631	FA/3163/2019	06/02/2020	JAYANTIBHAI AMBALAL PATEL,RAVJIBHAI AMBALAL PATEL	MR SP MAJMUDAR,ARPIT R SINGHVI	VIPINBHAI AMBALAL PATEL,	MR PRADEEP PATEL
48632	FA/3173/2019	24/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	PUNIBEN MANGALBHAI SANKHAT,SUMITABEN MANGALBHAI SANKHAT,HANSABEN MANGALBHAI SANKHAT,MINOR VISHAL MANGALBHAI SANKHAT,IQBALBHAI GANIBHAI SORATHIA,JUHUBEN BIJALBHAI SANKHAT	REFUSED SERVED (N) (10),MR. HEMAL SHAH
48633	FA/3174/2019	24/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VIJUBEN KHODABHAI PARMAR,DIVYABEN KHODABHAI PARMAR,PRASHANTBHAI KHODABHAI PARMAR,IQBALBHAI GANIBHAI SORATHIA	REFUSED SERVED (N) (10),MR. HEMAL SHAH
48634	FA/3188/2019	03/09/2019	TIRATH ENGINEERS,	MR MANAV A MEHTA	UNION OF INDIA,K MUNEESWARAM LD SOLE ARBITRATOR AND OSD (CONSTRUCTION)	
48635	FA/3192/2019	14/10/2019	RAVIRAJSINH MAHENDRASINH PARMAR,	HCLS COMMITTEE,DR. HARDIK K RAVAL	PRUTHVIRAJSINH BAPALAL PARMAR,UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD	
48636	FA/3212/2019	06/02/2020	RELIANCE GENERAL INSURANCE C LTD,	MR RATHIN P RAVAL	BHIKHIBEN DALPATBHAI MAKWANA(CHAMAR),KALPESH DALPATBHAI,BHAVESH DALPATBHAI,MAMTABEN DALPATBHAI,MANOJBHAI GELABHAI ALIAS MANUBHAI GELABHAI	NOTICE SERVED,NOTICE SERVED BY DS
48637	FA/3214/2019	25/07/2019	JENUBEN SALIMBHAI SUMARA,WASIM SALIMBHAI SUMRA,NAJMIN SALIMBHAI SUMRA,MINOR VAHIM SALIMBHAI SUMARA	NISHIT A BHALODI	ABDULRAJAK AHEMADBHAI SHEIKH,NOT JOINED,KASAMBHAI HUSHENBHAI SUMARA,UNITED INDIA INSURANCE CO. LTD	,MR PALAK H THAKKAR
48638	FA/3217/2019	01/08/2019	KESARBAI KHETA@KHETSHI MAHESHWARI(MEGHVAD),SAVITA KHETA@ KHETSHI MAHESHWARI(MEGHVAD),BHAVNA KHETA@ KHETSHI MAHESHWARI D/O OF DECEASED,NATHI AASARIYA MAHESHWARI(MEGHWAD) MOTHER OF DECEASED,MURJI AASARIYA MAHESHWARI(MEGHVAD) BROTHER OF DECEASED	,MR. HEMAL SHAH	SHANKAR MULJI MAHESHWARI,LALJIBHAI ARJANBHAI BALIYA,NATIONAL INSURANCE CO LTD	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
48639	FA/3220/2019	25/07/2019	HAMIDABEN RAFIKBHAI JUNEJA,MINOR KHUSBOOBEN RAFIKBHAI JUNEJA,MINOR ARMAN RAFIKBHAI JUNEJA,FARIDABEN MUSABHAI JUNEJA,BIBIBEN MUSABHAI JUNEJA	NISHIT A BHALODI	TAHIRMIYA SAJIDMIYA KADARI,MAHAVIRSINH HARUBHA VAGHELA,NEW INDIA ASSURANCE CO. LTD	,MR KV GADHIA
48640	FA/3270/2019	08/08/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	LAXMIBEN GANPATBHAI VASAVA,VIJAY GANPAT VASAVA,MINOR BHAGWANDAS GANPAT VASAVA,MINOR MUKESHKUMAR GANPAT VASAVA,MANU ALIAS MANILAL SOMABHAI VASAVA,KASHIBEN MANILAL VASAVA,RANJIT MANGANBHAI PATEL,ARIF ADAM VALI PATEL	,MR DN PANDYA
48641	FA/3278/2019	25/07/2019	VISHAL RAMESHCHANDRA TRIVEDI,	MR VISHAL B MEHTA	PRIYANKABEN VISHALBHAI TRIVEDI,	
48642	FA/3279/2019	10/10/2019	DIVYANSH VASUDEV JANI,	MS DIMPLE A THAKER	PATEL JITENDRAKUMAR PITAMBARBHAI,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
48643	FA/3299/2019	07/08/2019	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	HUSEN ISHABHAI JAMOTAR (KUNGADA),TOSIBRAZAK HUSENBHAI JAMOTAR (KUNGADA),AMAD HUSENBHAI JAMOTAR (KUNGADA),MUSHKAN HUSENBHAI JAMOTAR (KUNGADA),JUNVANSINH RAVJIBHAI DABHI,CARGO MOTORS PVT LTD,DEPO MANAGER	,MR MITESH L RANGRAS
48644	FA/3354/2019	10/10/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NIRANJABEN WD/O HEMANTKUMAR PANDYA,RUTVIK HEMANTKUMAR PANDYA,ADITYA HEMANTKUMAR PANDYA,PANDYA AMBALAL KOHYARAM,KUDRASTHA NANNUSHA DIWAN,VINUBHAI CHHAGANBHAI PATEL	RULE NOT RECD BACK, (CHETANKUMAR K SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48645	FA/3359/2019	02/03/2020	SONAL AASHISH MADHAPARIYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	AASHISH HARJIBHAI MADHAPARIYA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
48646	FA/3366/2019	14/09/2019	RAJENDRA PRASAD SHAH S/O BANWARILAL SHAH,	MR Y J PATEL,MR KISHAN B CHANDEL	RANA BHURA VIRA,PRAVIN JERAMBHAI PATEL,NATIONAL INSURANCE CO. LTD,DEVJIBHAI NARANBHAI AHIR,BHIKHU P. AGARWAL,THE NEW INDIA ASSURANCE CO. LTD	,MR NL RAMNANI,(MR MAULIK J SHELAT)
48647	FA/3383/2019	28/08/2019	THE STATE OF GUJARAT,COLLECTOR,THE SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER	HAJA KANA AAHER,	
48648	FA/3411/2019	07/10/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	AACHUBHAI KACHARABHAI KHOYALA,LALUBEN AACHUBHAI KHOYALA,PARAMABEN RAMABHAI KHOYALA,SHIVJI RAMABHAI KHOYALA,ANITA RAMABHAI KHOYALA,GORABEN RAMABHAI KHOYALA,LAXMAN RAMABHAI KHOYALA,JAGDISH HIRALAL THACKER,VISHAL HIRALAL THACKER	NOTICE SERVED,NISHIT A BHALODI
48649	FA/3433/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	LH OF BAI CHANDAN,NARHARIPRASADBALKRISHNA PANDYA,JASHODABEN BALKRISHNA PANDYA,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR
48650	FA/3434/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	RANJIT NANUBHAI MAJMUDAR THROUGH POA VASTUPAL AMBALAL SHAH,ARUN LAND CORPORATION PROPRIETOR,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR
48651	FA/3435/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	SURYAKANT GOVINDBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR,MR CHIRAG B PATEL
48652	FA/3436/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	JAYENDRABHAI BHAILALBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR,MR CHIRAG B PATEL
48653	FA/3437/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	VIJAYKUMAR BHAILALBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR,MR CHIRAG B PATEL
48654	FA/3450/2019	18/02/2020	DASHRATHDASJI GURUGANESHDASJI,	MR AFTABHUSEN ANSARI	YOGESHDAS GURUGANESHDASJI,CHARITY COMMISSIONER GUJARAT STATE	,A R KADRI
48655	FA/3452/2019	12/03/2020	ROHINABEN SHANTARAM PADAVI,	MAHESHKUMAR S VASAVA	HITESHBHAI ISHVARBHAI NAIK,	(MR PARESH M DARJI)
48656	FA/3464/2019	05/03/2020	HITESH PANNALAL GOHGARI,	KARTIK H BHATT	KRAZYBEN HITESHBHAI GOGHARI D/O RATILAL CHHANABHAI,	VATSAL S PARIKH
48657	FA/3467/2019	13/08/2019	DHAVAL ANILBHAI PATEL,	MR KB PUJARA	NIYATIBEN W/O DHAVALBHAI PATEL D/O MAHENDRABHAI RAMANBHAI PATEL,	
48658	FA/3468/2019	12/12/2019	RAMESHKUMAR BHIKHUBHAI,GITABEN BHIKHUBHAI,CHANDRIKABEN BHIKHUBHAI,HARESHKUMAR BHIKHUBHAI,LABHUBEN BHIKHUBHAI	MR NITIN M AMIN	STATE OF GUJARAT,COLLECTOR JUNAGADH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
48659	FA/3472/2019	22/10/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NAGABHAI RANMALBHAI KANDORIYA,RADHABEN NAGABHAI KANDORIYA,HEMANTBHAI MANIYABHAI CHAUDHARY,REKHABEN RAMESHBHAI AUD	,MR NV GANDHI,MR VIMAL A PUROHIT,DR. SHRENIK R JASANI
48660	FA/3477/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BHIKHABHAI JESHINGBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48661	FA/3481/2019	07/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	MINOR AMITABEN SHAILESHBHAI PATKAR THROUGH NATURAL GUARDIAN MOTHER ASMITABEN SHAILESHBHAI PATKAR,BRIJESHSINH KASHINATHSINH THAKUR - DELETED,RAJESH JAIN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48662	FA/3509/2019	09/08/2019	UNITED INDIA INSURANCE CO.LTD,	MR VC THOMAS	RAMESHBHAI KADVABHAI HARIJAN,MINOR RAVINDRASINH RAMESHBHAI HARIJAN (SON),MINOR SNEHABEN RAMESHBHAI HARIJAN (DAUGHTER),MINOR ALKABEN RAMESHBHAI HARIJAN (DAUGHTER),MINOR JAYDEVSINH RAMESHBHAI HARIJAN (SON),VASUDEV BHIKHABHAI DALWADI,RAJENDRABHAI MAGANBHAI PATEL	,MR.KARNA H DHOMSE
48663	FA/3518/2019	09/08/2019	GODAVARIBEN GANPATBHAI PATEL,MANISHBHAI GANPATBHAI PATEL	MR.HIREN M MODI	CHATURSINH HIMMATSINH JADEJA,KHOJA AMIRALI ANVARALI,IFFCO TOKIO GENERAL INS CO LTD	,MR. ALKESH N SHAH
48664	FA/3520/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SUMITRABEN NANUBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48665	FA/3522/2019	30/08/2019	KSHITIJ ANILBHAI SHAH,	(MR PARESH M DARJI)	JAMALBHAI ALJIBHAI,NEW INDIA INSURANCE COMPANY LIMITED	MR GC MAZMUDAR,MR HG MAZMUDAR,HCLS COMMITTEE,MS. BHAVNA D ACHARYA
48666	FA/3555/2019	14/02/2020	JAGAJI SOMAJI MAKVANA,RAMESHJI BALAJI MAKVANA,LEGAL HEIRS OF SARDARJI PUJAJI MAKVANA,CHANCHIBEN SARDAR MAKVAN (EXPIRED),BAIJIBEN SARDAR MAKVANA,SURIBEN SARDAR MAKVANA,LEGAL HEIR OF KHODAJI SARDAR MAKVANA,CHANDABEN KHODAJI MAKVANA,CHAGANJI KHODAJI MAKVANA,SAJJANBEN KHODAJI MAKVANA,PARVATIBEN KHODAJI MAKVANA	,MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
48667	FA/3556/2019	14/02/2020	MAKVANA KACHRAJI MOHANJI,	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	,RULE SERVED
48668	FA/3557/2019	14/02/2020	RAMESHJI BALAJI MAKVANA,PRABHATJI BALAJI MAKVANA,LASIBEN BALAJI MAKVANA,RAIBEN BALAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	,RULE SERVED
48669	FA/3558/2019	14/02/2020	LEGAL HAIR OF SARDAR PUJAJI MAKVANA,SOMAJI PUJAJI MAKVANA,JALMAJI PUJAJI MAKVANA,PRABHATJI BALAJI MAKVANA,CHANCHIBEN SARDAR MAKVANA,BAIJIBEN SARDAR MAKVANA,SURIBEN SARDAR MAKVANA,LEGAL HAIR OF KHODAJI SARDAR MAKVANA,CHANDABEN KHODAJI MAKVANA,CHAGANJI KHODAJI MAKVANA,SAJJANBEN KHODAJI MAKVANA,PARVATIBEN KHODAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
48670	FA/3559/2019	14/02/2020	JAGAJI SOMAJI MAKVANA,SURAJBEN SOMAJI MAKVANA,HIRABEN SOMAJI MAKVANA EXPIRED,GANDAJI VAJAJI MAKVANA,HEMATAJI VAJAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
48671	FA/3560/2019	14/02/2020	UDAJI BHALAJI MAKVANA,BALUBEN BHALAJI MAKVANA,SHANTABEN BHALAJI MAKVANA,MENABEN KACHRAJI MAKVANA,CHANDANJI KACHRAJI MAKVANA,LILABEN KACHRAJI MAKVANA,SUREKHABEN KACHRAJI MAKVANA,KALAJI GANESHJI MAKVANA,HANSHABEN GANESHJI MAKVANA,SANGITABEN GANESHJI MAKVANA,CHAMPABEN GANESHJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	RULE SERVED,RULE UNSERVED
48672	FA/3564/2019	09/08/2019	BHARATSINH MANSINH SOLANKI,	(CHETANKUMAR K SHAH)	JAYESHKUMAR SAMATSINH BARIA,SANTOKBHAI CHANDUBHAI PARMAR,NATIONAL INSURANCE CO. LTD.	,MR VC THOMAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48673	FA/3565/2019	09/08/2019	DISTRICT SUPERINTENDENT OF POLICE,	GOVERNMENT PLEADER	LEGAL HEIR OF DECEASED AHMADBHAI DADUBHAI KURESHI,THE NEW INDIA ASSURANCE CO. LTD,YASMINBEN AHMADBHAI KURESHI,ROSHANBEN AHMADBHAI KURESHI,AAKIG AHMADBHAI KURESHI,KHUSHBU AHMADBHAI KURESHI,MINOR NAAZ AHMADBHAI KURESHI	,MR SANDIP C SHAH
48674	FA/3584/2019	09/08/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR PALAK H THAKKAR	HAJRABEN SHABBIRALI KHORAJIYA,ZAYNABFATEMA SHABBIRALI KHORAJIYA,EHSAANALI SHABBIRALI KHORAJIYA,GULABHAIDER SHABBIRALI KHORAJIYA,AMINABEN SHARIFBHAI KHORAJIYA,MANSURALI GULAMMOHAMMAD KADIWALA	
48675	FA/3613/2019	13/11/2019	GUJARAT STATE CIVIL SUPPLIES CORPORATION LTD,	(MR NIRAL R MEHTA)	MAHAKALI FOODS PVT LTD (UNIT 2),MADHYA PRADESH MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	RULE NOT RECD BACK,MR SAURABH G AMIN
48676	FA/3621/2019	26/02/2020	KESHAV MAHENDRA SHEDA (GADHAVI),	MR KIRTIDEV R DAVE	CHAUHAN DIVYESH VALAMJI,BAJAJ ALLLIANCE GENERAL INS. CO. LTD.,VISRAM NARAN SEDA (GADHVI),VIMAL NARAN GADHVI,NATIONAL INS. CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR SUNIL B PARIKH,MR TANMAY B KARIA
48677	FA/3624/2019	22/08/2019	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	GITABEN GOVINDBHAI SHIYALIYA,BALVINDERSING SAMHAJARASING KIMA (sARDARJI),AMRITPALSING KAURSING BRAR	,HCLS COMMITTEE,MR.AKASH J PANDYA
48678	FA/3627/2019	24/07/2020	RAM PRAKASH S/O GOPAL,	MR VISHAL C MEHTA,MR.KISHAN PRAJAPATI	LALJI HIRJIBHAI DANGAR,RISHI SHIPPING COMPANY,BAJAJ ALIANZ GENERAL INSURANCE CO LTD	RULE SERVED,MS KIRTI S PATHAK
48679	FA/3719/2019	05/03/2020	HARSHADBHAI GHANSHYAMBHAI MAKWANA,	MR.HIREN M MODI	MAHENDRABHAI MANIBHAI BHOI,YUNUSALI HAIDERALI MOMIN,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR AJAY R MEHTA
48680	FA/3754/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	MAHESHBHAI VALJIBHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48681	FA/3755/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	BHAVNABEN MAHESHBHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48682	FA/3756/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	VIKASKUMAR DHARMESHBHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48683	FA/3757/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	JASHWANTBHAI SOMABHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48684	FA/3758/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	LILABEN MAGANBHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48685	FA/3759/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	DINESHBHAI PUNJABHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	

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48686	FA/3760/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	VALABHAI ALIAS VALJIBHAI CHHAGANBHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48687	FA/3761/2019	21/08/2019	RELIANCE GENERAL INS. CO. LTD,	(MR MAULIK J SHELAT)	USHABEN JASHWANTBHAI PARMAR,IMRANUDDIN NIHALUDDIN SHAIKH,GYANSINH DANARAM,THAKOR SUNIL UDESINH,PRABHUDAS ISHWARDAS PATEL,UDAJI KESHAJI THAKOR	
48688	FA/3814/2019	23/09/2019	BHARAT OMPRAKASH MANDOVARA,	NILU K VAIDANKAR,MR KAMLESH P VAIDANKAR	NISHA W/O BHARAT MONDOVARA D/O RAMESHCHANDRA LADDHA,	
48689	FA/3827/2019	28/08/2019	THE STATE OF GUJARAT,COLLECTOR SHRI, RANG MAHEL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PITHA HAMIR AAHER,	
48690	FA/3828/2019	28/08/2019	THE STATE OF GUJARAT,COLLECTOR SHRI, RANG MAHEL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AAHER DHANIBEN RAMABHAI,	
48691	FA/3829/2019	28/08/2019	THE STATE OF GUJARAT,COLLECTOR SHRI, RANG MAHEL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AAHER HAMIR JADAV,	
48692	FA/3830/2019	28/08/2019	THE STATE OF GUJARAT,COLLECTOR SHRI, RANG MAHEL,THE SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	AAHER KARSHAN BHIMSHI,	
48693	FA/3835/2019	29/08/2019	AMRA DESA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
48694	FA/3848/2019	09/12/2019	BABUBHAI DAHYABHAI PATEL,DHANUBEN BABUBHAI PATEL,HARISHBHAI BABUBHAI PATEL,BHARATBHAI BABUBHAI PATEL,PRAKASHBHAI BABUBHAI PATEL,MINAKSHIBEN BABUBHAI PATEL,SANGITABEN BABUBHAI PATEL,NAYNABEN BABUBHAI PATEL	MR DHAVAL M BAROT	MANISHBHAI GOVINDBHAI GOTI,	MR NV GANDHI
48695	FA/3889/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	HAJRUDDIN MAHMMADMIYA SIPAI(KHOKHAR),JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,OWNER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48696	FA/3890/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	NAJMA IKBALSHA FAKIR,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,OWNER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48697	FA/3891/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	HUSENBHAI KADUMIYA SIPAI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48698	FA/3892/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	REHANABANU FIROJBHAI NAGORI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI
48699	FA/3893/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	FIROJMIYA BABUMIYA SHAIKH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI
48700	FA/3894/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	IKBALSHA ISMAILSHA FAKIR,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI

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48701	FA/3895/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	AYANSHA IKBALSHA FAKIR THROUGH HER GUARDIAN IKBALSHA ISMAILSHA FAKIR,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI
48702	FA/3896/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	ALFEJ FIROJBHAI NAGORI THROUGH HIS GUARDIAN FIROJBHAI BABUBHAI NAGORI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,OWNER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI
48703	FA/3897/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	ASIFKHAN CHANDKHAN PATHAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48704	FA/3898/2019	22/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	ALBAKSHA FIROJBHAI KURESHI THROUGH HIS GUARDIAN PYARUMIYA VALIMIYA KURESHI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48705	FA/3899/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE JAMILABEN RAFIKBHAI KURESHI HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,RAFIKBHAI AHEMADBHAI KURESHI,AHEMADBHAI USMANBHAI KURESHI,SUBHANBEN AHEMADBHAI KURESHI,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48706	FA/3900/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	HAMIDBHAI KALUBHAI SIPAI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48707	FA/3901/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	MAKBULBHAI ISUBBHAI SUMARA,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48708	FA/3902/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE PARVEJ MAKBULBHAI SUMARA THROUGH HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,MAKBULBHAI ISUBHAI SUMARA,NAUSHDBHAI MAKBULBHAI SUMARA	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48709	FA/3903/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE SUBHANBIBI MAHMADMIYA KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED,HAJRUDDIN MAHMADMIYA KHOKHAR (SIPAI)),RESHMABANU HAJRUDDIN KHOKHAR(SIPAI)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48710	FA/3904/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	RESHMABANU HAJRUDDIN SIPAI (KHOKHAR),JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48711	FA/3927/2019	16/09/2019	THE NEW INDIA INSURANCE CO LTD,	MR KV GADHIA	MUSABHAI SADIKBAHI BULA,AIYUBBEG YASINBEG MIRZA	

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48712	FA/3934/2019	16/10/2019	NIRMAL MUKESH KANAT,	MR. HEMAL SHAH	RAJESHBHAI SAVJIBHAI SOLANKI,ORIENTAL INSURANCE COMPANY LTD	RULE UNSERVED,MS KARUNA V RAHEVAR
48713	FA/3939/2019	12/09/2019	GANPATSINH BHIMSINH VAGHELA,ANANDBEN GANPATSINH VAGHELA,REKHABEN PRAVINSINH VAGHELA,MINOR MAHAVIRSINH PRAVINSINH VAGHELA	NISHIT A BHALODI	JIGNESHPURI ASHWINPURI GOSAI,UTSAV VIDHYALAY,NATIONAL INSURANCE CO LTD,L/H OF DECD MAHENDRASINH VAGHELA,ICICI LOMBARD GENERAL INSURANCE CO LTD,KISHORSINH PRATAPSINH VAGHELA,BAIRAJBA KISHORISINH VAGHELA,RITABEN MAHENDRASINH VAGHELA	,MR. ALKESH N SHAH
48714	FA/3951/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PARESHKUMAR GIRISHBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48715	FA/3952/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHARDABEN ANILBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48716	FA/3953/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	REKHABEN RAJESHBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48717	FA/3954/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SONALBEN GIRISHBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48718	FA/3955/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KOKILABEN ARVINDBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48719	FA/3956/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MADHUBEN FULCHANDBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48720	FA/3957/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SAROJBEN MANOJBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48721	FA/3958/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	DILIPBHAI SHAKRABHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48722	FA/3959/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LILABEN RAJUBHAI CHUNARA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	,MR YOGI K GADHIA
48723	FA/4009/2019	20/01/2020	TEJBAI RAMJI VEKARIYA,	MR AR THACKER,SHIVANGA THACKER	PASCHIM GUJARAT VIJ COMPANY LIMITED,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED,MR RITURAJ M MEENA
48724	FA/4023/2019	10/10/2019	HASINABEN YUSUFBHAI RATHOD,BHIKHUBHIA SULEMANBHAI RATHOD,ZINATBEN BHIKHUBHAI RATHOD	(DIPESH D CHHAYA)	DIVISIONAL CONTROLLER DIVISION OFFICE,COMMISSIONER UNDER EMPLOYEES COMPENSATION ACT	

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48725	FA/4025/2019	20/01/2020	NANJI KUNVARJI PATEL,	MR AR THACKER,SHIVANGA THACKER	PASCHIM GUJARAT VIJ COMPANY LIMITED,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED,MR RITURAJ M MEENA
48726	FA/4028/2019	08/02/2020	HIRUBEN CHHITABHAI PARMAR,	MR.HIREN M MODI	ATULKUMAR RAMANBHAI PATEL,	RULE NOT RECD BACK,RULE SERVED,MS KIRTI S PATHAK
48727	FA/4031/2019	08/02/2020	GOKALBHAI RAIJIBHAI BARIYA,	MR.HIREN M MODI	ATULKUMAR RAMANBHAI PATEL,	RULE NOT RECD BACK,RULE SERVED,MS KIRTI S PATHAK
48728	FA/4033/2019	04/09/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PATEL CHIMANBHAI MEGHABHAI,KOMALKUMAR CHIMANBHAI PATEL	
48729	FA/4035/2019	04/09/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RAJENDRAKUMAR NAROTAMBHAI PATEL,KOMALKUMAR CHIMANBHAI PATEL	
48730	FA/4039/2019	23/01/2020	LEGAL HEIRS OF SAGAR KHIMA RAMA,LAKHIBEN KHIMA,BHARAT KHIMA,MURU KHIMA,RAMESH KHIMA,PARSOTTAM KHIMA,MUKESH KHIMA,AMRAT KHIMA	,MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48731	FA/4040/2019	23/01/2020	LEGAL HEIRS OF SAGAR KHIMA RAMA,LAKHIBEN KHIMA,BHARAT KHIMA,MURU KHIMA,RAMESH KHIMA,PARSOTTAM KHIMA,MUKESH KHIMA,AMRAT KHIMA	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48732	FA/4041/2019	23/01/2020	LEGAL HEIR OF RAJA KANA,GOVA RAJA,BHIKHA RAJA	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48733	FA/4168/2019	23/01/2020	SAGAR DEVA RAMA,	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48734	FA/4218/2019	23/01/2020	LEGAL HEIRS OF JESHA JIVA,JETIBEN JESHABHAI PIPROTAR,RATANBEN JESHABHAI PIPROTAR,PARBATBHAI JESHABHAI PIPROTAR,MADHUBEN JESHABHAI PIPROTAR,AMRATBEN JESHABHAI PIPROTAR,SAMATBHAI JESHABHAI PIPROTAR,LAKHIBEN JESHABHAI PIPROTAR,BABUBHAI JESHABHAI PIPROTAR	,MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48735	FA/4219/2019	23/01/2020	LEGAL HEIRS OF JESHA JIVA,JETIBEN JESHABHAI PIPROTAR,RATANBEN JESHABHAI PIPROTAR,PARBATBHAI JESHABHAI PIPROTAR,MADHUBEN JESHABHAI PIPROTAR,AMRATBEN JESHABHAI PIPROTAR,SAMATBHAI JESHABHAI PIPROTAR,LAKHIBEN JESHABHAI PIPROTAR,BABUBHAI JESHABHAI PIPROTAR	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48736	FA/4225/2019	04/03/2020	HASUMATIBEN WIDOW OF BHIKHUBHAI KALIDAS PRAJAPATI,DHARMISHTHABEN BHIKHUBHAI PRAJAPATI,CHANDRAKANT BHIKHUBHAI PRAJAPATI,KISHORBHAI BHIKHUBHAI PRAJAPATI,NILESHBHAI BHIKHUBHAI PRAJAPATI,DIWALIBEN WIDOW OF KALIDAS NARSINHBHAI PRAJAPATI	NISHIT A BHALODI	LALCHANDRA ARJUN PATIL,PRADIPKUMAR PARSOTTAMBHAI PATEL,NATIONAL INSURANCE COMPANY LTD.	NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48737	FA/4255/2019	12/12/2019	PATEL MANGUBHAI BAVABHAI,	MR NITIN M AMIN	STATE OF GUJARAT,COLLECTOR JUNAGADH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
48738	FA/4290/2019	18/09/2019	UNITED INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	ASHABEN NITINBHAI SHETH,BHAGVANBHAI KHIMJIBHAI VAREDIYA,ARVINDBHAI SHAMJIBHAI VAREDIYA,FUTURE GENERAL INDIA INSURANCE CO. LTD,NITINBHAI MADHUBHAI SHETH	
48739	FA/4327/2019	03/02/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HITESHKUMAR MANUBHAI JOSHI,JIBHAJI KHATUJI CHAUHAN (DELETED),CHETANSINH ALIAS CHIMANSINH JAGATSINH CHAUHAN,MANUBHAI MULSHANKAR JOSHI	NOTICE NOT RECD BACK,NOTICE SERVED, (CHETANKUMAR K SHAH)
48740	FA/4339/2019	19/11/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	DILAVAR RAHIMKHAN PATHAN,KARSHAN BHIKHA VADHIYA,TAKHUBHA BHAYJI JADEJA,SALIM SULEMANBHAI SARVADI	
48741	FA/4341/2019	29/11/2019	HARILAL RAVA KERASIA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	DAHIBEN D/O NARAN RAVA CHAD AND W/O HARILAL RAVA KERASIA,	NOTICE SERVED
48742	FA/4345/2019	06/10/2020	NIPABEN ATULBHAI PATADIYA,MINOR RUCHIR ATULBHAI PATADIYA	NISHIT A BHALODI	RAMESHBHAI MAGANBHAI CHAUHAN,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,PRAFULBHAI MANSUKHLAL PATADIYA,KUNDANBEN PRAFULBHAI PATADIYA	NOTICE SERVED,NOTICE UNSERVED,(MR MAULIK J SHELAT)
48743	FA/4381/2019	19/11/2019	BHUPATBHAI BHIKHABHAI VAGHELA,	JENIL M SHAH	SIKANDARBHAI GAFFARABHAI QURESHI,MAJIDBHAI IBRAHIMBHAI CHAUHAN,IFFCO TOKYO GENERAL INSURANCE CO LTD	NOTICE SERVED,SERVED BY AFFIX(N)
48744	FA/4399/2019	21/10/2019	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	MALTILATTA KIRANKUMAR SWAIN,MINOR MANORANJAN KIRANKUMAR SWAIN THRU HEMLATA KRISHNACHANDRA SWAIN,MINOR MANSMITA @ MIRA KIRANKUMAR SWAIN THRU HEMLATA KRISHNACHANDRA SWAIN,HEMLATA KRISHNACHANDRA SWAIN,SANTOSHKUMAR RAJARAM SWARUP SHAH,CHATURBHAI MEVABHAI RAVAL,SHUBHASH L. SHARMA	,NOTICE NOT RECD BACK,NOTICE UNSERVED,MR.HIREN M MODI
48745	FA/4403/2019	19/09/2019	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LALBHAI VIJAYKUMAR GAJJAR (SUTHAR),KISHAN S/O INDRONARAYAN JANOKINATH,SONI VIKAS JAGDISHBHAI,UNITED INDIA INSURANCE CO. LTD.,PATEL DIPAKKUMAR JAYANTILAL,CHAUDHARY JAYKUMAR VIJAYBHAI	
48746	FA/4432/2019	29/01/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	MAFIBEN WD/O BHIKHABHAI MASHRUBHAI RABARI,BHAGWANBHAI S/O BHIKHABHAI MASHRUBHAI RABARI,PARBATBHAI S/O BHIKHABHAI MASHRUBHAI RABARI,MASHRUBHAI SAVABHAI RABARI,VAJIBEN MASHRUBHAI SAVABHAI RABARI,KANJIBHAI NARSANGBHAI CHAUDHARY,KANJIBHAI NARSANGBHAI CHAUDHARY	,MR SS TRIVEDI
48747	FA/4433/2019	23/09/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	BHIKHABHAI MOTIBHAI CHAVDA,SIKANDAR IBRAHIM CHHAGANBHAI CHAUHAN,IFFCO TOKYO GEN INSURANCE CO LTD,MAFATBHAI @ GIRDHARBHAI SHAMBHUBHAI THAKOR,GIRISHBHAI J PATEL	
48748	FA/4435/2019	30/09/2019	NATIONAL INSURANCE COMPANY LTD.,	MR R G DWIVEDI	MOHANLAL DUNGARARAM BHATI,SHAYRADEVI WIFE OF MOHANLAL BHATI,TULSIRAM SUKHLAL DARJI (CHAUHAN),HARJIBHAI PUNIYABHAI GUNDIYA	
48749	FA/4437/2019	30/09/2019	NATIONAL INSURANCE COMPANY LTD.,	MR R G DWIVEDI	SHARMABEN WIDOW OF SHANKARBHAI HARJIBHAI GUNDIYA,MINOR TARKUDIBEN SHANKARBHAI GUNDIYA,JATNIBEN HARJIBHAI GUNDIYA,TULSIRAM SUKHLAL DARJI (CHAUHAN),HARJIBHAI PUNIYABHAI GUNDIYA,LAXMIBEN WD/O TULSIRAM SUKHLAL CHAUHAN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48750	FA/4468/2019	09/10/2019	ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	VASUBEN JASHVANTBHAI PATEL,AIYUBBHAI AADAMBHAI LAHERI,AMIT HARIPRASAD BHATT,JUSABBHAI IBRAHIMKHAN SINDHI	
48751	FA/4505/2019	25/09/2019	SBI GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	AZADBHAI FATEH MOHAMMEDBHAI PATHAN,MAHAVIR TRANSPORT,DINESHBHAI DEVJIBHAI VALIYA	
48752	FA/4506/2019	26/09/2019	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MADHABHAI MOHANBHAI THAKARDA,PRADIPBHAI RANJITSINH CHAUHAN	
48753	FA/4528/2019	28/10/2020	PIONEER ENTERPRISE,	MR.RAJESH B SONI,MR NM PATEL	AJIM ILIAS SHEIKH,HARESHBHAI SOLANKI	
48754	FA/4530/2019	25/09/2019	VALLABHBHAI MANIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48755	FA/4531/2019	25/09/2019	JAYANTIBHAI SHIVRAMBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48756	FA/4532/2019	25/09/2019	HEIRS OF VIRABHAI NAGBHAI BHABHLUBHAI VIRABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48757	FA/4533/2019	25/09/2019	VASABHAI NAGBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48758	FA/4534/2019	25/09/2019	BHIKHUBHAI JIVABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48759	FA/4535/2019	25/09/2019	LILABEN BABULAL BHATT,ASHOKBHAI BABULAL BHATT,RAJNIKANTBHAI BABULAL BHATT	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48760	FA/4536/2019	25/09/2019	LILABEN BABULAL BHATT,ASHOKBHAI BABULAL BHATT,RAJNIKANTBHAI BABULAL BHATT	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48761	FA/4537/2019	25/09/2019	DIVALIBEN SAVJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
48762	FA/4547/2019	26/09/2019	KAILASHBEN MATAMBHAI CHAUHAN,MINOR MAYA MATAMBHAI CHAUHAN,MINOR HETAL MATAMBHAI CHAUHAN,MINOR PAYAL MATAMBHAI CHAUHAN,MINOR SHAKTI MATAMBHAI CHAUHAN,KARMANBHAI @ KAMABHAI BHAGANBHAI,GAURIBEN KARMANBHAI	NISHIT A BHALODI	AMBALAL GOKULBHAI PATEL,UNITED INDIA INSURANCE CO. LTD,VIRJIBHAI MAVJIBHAI CHAUHAN,RAMANBHAI GANGARAM	,MR RATHIN P RAVAL
48763	FA/4572/2019	04/10/2019	GULABBHAI NANAJIBHAI DAGRA,SAVITABEN GULABBHAI DAGRA	NISHIT A BHALODI	BARAIYA JAGDISHBHAI GOVINDBHAI,SAHIDKHAN HABIBIKHAN TURK,UNITED INDIA INSURANCE CO LTD	,MR PALAK H THAKKAR
48764	FA/4578/2019	14/12/2019	THE NEW INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	HIRABEN WD/O PUNJABHAI ISHWARBHAI,VISHNUBHAI PUNJABHAI PATEL,MANUBHAI PUNJABHAI PATEL,HARIKRUSHNABHAI MANUBHAI PATEL	,(MR PARESH M DARJI)
48765	FA/4583/2019	27/09/2019	SUNITABEN KANTILAL GAMIT,	MR.HIREN M MODI	CHANDRAMANISING JUDAVANSINGH RAJPUT,RAKESH PARASNATH THAKUR,SHRI RAM GENERAL INSURANCE CO. LTD	,MR VIBHUTI NANAVATI
48766	FA/4584/2019	27/09/2019	KANTUBHAI HARIYABHAI GAMIT,BACHUBEN KANTUBHAI GAMIT	MR.HIREN M MODI	CHANDRAMANISING JUDAVANSINGH RAJPUT,RAKESH PARASNATH THAKUR,SHRI RAM GENERAL INSURANCE CO. LTD	,MR VIBHUTI NANAVATI
48767	FA/4590/2019	27/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	DASHRATHBHAI AMRUTBHAI RAVAL,	

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48768	FA/4592/2019	27/09/2019	KESARISINH PRATAPSINH VAGHELA,BAIRAJBA KESARISINH VAGHELA,RITABEN MAHENDRASINH VAGHELA,MINOR DHRUVRAJ MAHENDRASINH VAGHELA	NISHIT A BHALODI	JIGNESHPURI ASHWINPURI GOSAI,UTSAV VIDHYALAY,NATIONAL INSURANCE CO. LTD	,MR. ALKESH N SHAH
48769	FA/4595/2019	05/12/2019	MAHENDRA AND MAHENDRA FINANCE SERVICE LTD,	MR PM DAVE,D C BHATT	ASHOKBHAI SEVAKRAM THAKKAR,VIDHYABEN ASHOKBHAI THAKKAR,CHOLAMANDALAM GENERAL INS. CO. LTD.	,MR RATHIN P RAVAL
48770	FA/4597/2019	08/02/2020	JITENDRAKUMAR PARSOTTAMBHAI PARMAR,	NISHIT A BHALODI	MAZHARHUSAIN MOHAMMADHUSAIN MALEK,	NOTICE SERVED,HCLS COMMITTEE,MR.MANAN BHATT,MR. RAHUL R DHOLAKIA
48771	FA/4600/2019	24/01/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HANEEF JABBAR,BHOPALI @ NASIRKHAN,HARISHBHAI ISHWARBHAI PANCHAL,UNITED INDIA INSURANCE CO. LTD,KALJIDAS DAHYABHAI DARJI	,MR RATHIN P RAVAL,VIRAL K VASHI
48772	FA/4611/2019	27/01/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAMESHBHAI PREMJIBHAI VYAS,MAYABEN RAMESHBHAI VYAS,CHATHABHAI KHODABHAI THAKOR	,MR HARSHIT S TOLIA,MR PARTH S TOLIA,SHIRISHCHANDRA B TOLIA
48773	FA/4614/2019	12/06/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VIJAYBHAI JINABHAI LUHAR,AKHTARHUSEN MAHEBUBMIYA MALEK,RAMESHBHAI BABUBHAI ROHIT,BHARATBHAI BUDHABHAI SOLANKI,THE HDFC INSURANCE COM. LTD	RULE SERVED,(MR MAULIK J SHELAT)
48774	FA/4621/2019	30/09/2019	HARIBHAI DAYABHAI MAKWANA,	MR. HEMAL SHAH	DRIVER RAMUBHAI RANABHAI THAKOR,RANCHHODBHAI KANJIBHAI,NEW INDIA INSURANCE CO LTD	,MR PALAK H THAKKAR
48775	FA/4625/2019	16/01/2020	UNITED INDIA INSURANCE CO.LTD,	MR VC THOMAS	MEENABEN CHANDRAKUMAR THAKUR,DINESH CHANDRAKUMAR THAKUR,RENUKABEN CHANDRAKUMAR THAKUR,TUSHARBHAI ANILBHAI DESAI,KASHINATH RAMESHBHAI PATIL,GANESHBHAI PURSHOTTAMBHAI PATIL,SARLABEN ANILKUMAR DESAI	
48776	FA/4627/2019	03/10/2019	SIDDARKHAN ALIAS SARDARKHAN CHHELKHAN KHOKHAR,FATMA SIDDARKHAN ALIAS SARDARKHAN KHOKHAR,ZEBUNNISA ABDULKHAN KHOKHAR,RASIDAKHATUN ABDULKHAN KHOKHAR,PARVINBANU ABDULKHAN KHOKHAR,HAMIDKHAN ABDULKHAN KHOKHAR	MR R G DWIVEDI	BHARAT BHAGU VARCHAND,SHAMAJI RAMAJI MATA,RELIANCE GENERAL INSURANCE CO LTD,MOHSINKHAN USMANKHAN BALOCH,DINESHBHAI MANGABHAI PATNI,NATIONAL INSURANCE CO LTD	,MR. ALKESH N SHAH,MR RATHIN P RAVAL
48777	FA/4628/2019	03/10/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	LAKHIBEN BHALABHAI KUCHHADIYA,VAID BHALABHAI KUCHHADIYA,MANIBEN BHALABHAI KUCHHADIYA,VALIBEN MALDEBHAI KUCHHADIYA,RAMABHAI LILABHAI ODEDARA,BALDEVBHAI RANMALBHAI AAMBALIYA	
48778	FA/4636/2019	01/10/2019	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MELABHAI BABABHAI CHUNARA(VAGHARI),MAJIDKHAN ABDULKHAN PATHAN,B. J. PATEL TRANSPORT, PRO. HITESHBHAI G. PATEL,UNITED INDIA INSURANCE CO. LTD	,MR NK MAJMUDAR
48779	FA/4639/2019	01/10/2019	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR RATHIN P RAVAL	KIRITBHAI DAHYABHAI PATEL,RAMBHAI MADHABHAI NAI,ORIENTAL INSRUANCE COMPANY LTD,JOGINDERSING	
48780	FA/4640/2019	03/02/2020	GEETABEN WD/O. ASHISHKUMAR RAMANBHAI GAMIT,MINOR ANJALIBEN ASHISHKUMAR GAMIT BEING MINOR REPRESENTED BY APPELLANT 1,RAMANBHAI GURJIBHAI GAMIT,CHANIBEN RAMANBHAI GAMIT	MR.HIREN M MODI	DAYARAM BHAGWAN YADAV,SAVITRIDEVI YADAV,RELIANCE GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI
48781	FA/4642/2019	17/12/2019	PRAMODBHAI KHODIDAS PATEL,	MR. BHAUMIK DHOLARIYA,JAY R TALAVIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48782	FA/4693/2019	04/10/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DINESHBHAI VALJIBHAI PATNI,VALJIBHAI GEMARBHAI PARMAR	

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48783	FA/4695/2019	04/10/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SURESHBHAI ANANDBHAI BHATTI,HARSHADBHAI BACHUBHAI SHINGALA,JAGDISHBHAI MULJIBHAI SATODIA	
48784	FA/4699/2019	03/10/2019	PATHUBHA JASUBHA,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48785	FA/4700/2019	03/10/2019	KIRITSINH PRATAPSINH,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48786	FA/4701/2019	03/10/2019	KANCHANBEN RANJITSINH,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48787	FA/4702/2019	03/10/2019	VALLABHBHAI PARSHOTTAMBHAI KANANI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
48788	FA/4719/2019	07/10/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR CHIRAYU A MEHTA	MAMAD JAKAB HINGORJA,ISMAIL HAJI HINGORJA,HASAN JUSAB SAMA	
48789	FA/4735/2019	04/10/2019	THE NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	MINOR DAVANSI NAVGHANBHAI DESAI,YAGNESHKUMAR PRAHLADBHAI PATEL,PRAHLADBHAI KACHRABHAI PATEL	
48790	FA/4763/2019	12/03/2020	CHHAGANBHAI KARSHANBHAI SEVARA,NANDUBEN CHHAGANBHAI SEVARA	NISHIT A BHALODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI
48791	FA/4774/2019	02/12/2019	MOHANBHAI JADAVBHAI GAJERA,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED
48792	FA/4775/2019	23/01/2020	PATEL POPATBHAI MADEVBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
48793	FA/4777/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE SHRI CHANDKHAN LADJIMIYA PATHAN (SIPAI) HIS HEIRS,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,ARIFKHAN CHANDKHAN PATHAN,BHIKHABHAI CHANDKHAN PATHAN,BISMILABEN CHANDKHAN PATHAN	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48794	FA/4778/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE AMINABEN CHANDKHAN PATHAN HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,ARIFKHAN CHANDKHAN PATHAN,BHIKHABHAI CHANDKHAN PATHAN,BISMILABEN CHANDKHAN PATHAN	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48795	FA/4779/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE SHRI KURESHI RUKSANABANUN FIROZBHAI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48796	FA/4780/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE KURESHI MARIYAMBEN BACHUBHAI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,BANUBEN NASIBBHAI KURESHI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48797	FA/4781/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE KURESHI FIROZBHAI PIRUMIYA HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48798	FA/4782/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE SALMANBHAI FIROZBHAI KURESHI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48799	FA/4783/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE AFTABBHAI RAFIKBHAI KURESHI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,RAFIKBHAI AHEMADBHAI KURESHI,AHEMADBHAI USMANBHAI KURESHI,SUBHANBEN AHEMADBHAI KURESHI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48800	FA/4784/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE MARJINABEN MOHSINBHAI CHAUHAN HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,MOHSINBHAI GULAMHAIDER CHAUHAN,GULAMHAIDER HASANBHAI CHAUHAN,JARINABEN GULAMHAIDER CHAUHAN	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48801	FA/4785/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE MOHSINBHAI HUSENBHAI KHOKHAR (SIPAI) HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48802	FA/4786/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE MUMTAJBIBI MOHSINBHAI KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48803	FA/4787/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE ARFINA MOHSINBHAI KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH

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48804	FA/4788/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE TASMINABEN MOHSINBHAI KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48805	FA/4789/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE MAHMADMIYA GULABMIYA SIPAI (KHOKHAR) HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAJRUDDIN MAHMADMIYA SIPAI (KHOKHAR),RESHMABANU HAJRUDDIN SIPAI (KHOKHAR)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48806	FA/4790/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE ROSHANBEN MAHMADMIYA KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAJRUDDIN MAHMADMIYA KHOKHAR(SIPAI)	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48807	FA/4791/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE ALTAFBHAI FIROZBHAI NAGORI HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,(MR MAULIK J SHELAT),MR DK CHAUDHARI
48808	FA/4792/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE IRFANBHAI FIROJBHAI NAGORI HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED,FIROJBHAI BABUBHAI NAGORI,RIYANABANU FIROJBHAI NAGORI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI
48809	FA/4793/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE RAFIKMIYA USMANMIYA PARMAR (SIPAI) HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,USMANMIYA KADUMIYA SIPAI,HUSENBIBI USMANMIYA SIPAI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48810	FA/4794/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE MUMTAJBEN HAMIDBHAI SIPAI(PARMAR) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAMIDBHAI KALUBHAI SIPAI,KALUMIYA IBRAHIMBHAI SIPAI,SAKINABIBI KALUBHAI SIPAI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48811	FA/4795/2019	15/11/2019	OWNER OF ST NO GJ 18 Y 1825,	MR HS MUNSHAW	LATE RIJVANKHAN HAMIDBHAI SIPAI THROUGH HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAMIDBHAI KALUBHAI SIPAI	,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
48812	FA/4813/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	L.H OF LATE JETHABHAI ZAVERBHAI PATEL,SPEICAL LAND ACQUISITION OFFICER,ARUN LAND CORPORATION,JASHBHAI JETHABHAI PATEL,GANSHYAMBHAI JETHABHAI PATEL,KANTABEN JETHABHAI PATEL,HANSABEN JETHABHAI PATEL,ARUN LAND CORPORATION THRU MANIBAH MANGALBHA PATEL,SPEICAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR
48813	FA/4816/2019	14/12/2019	GULABSINH LADUSINH RATHOD,BHARATSINH KADUSINH RATHOD	MR R G DWIVEDI	YASINMIYA FAKIRMAHAMMAD SHAIKH,NILESHKUMAR NATHALAL PATEL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,MAHENDRASINH AMARSINH GOHIL,IFFCO TOKIO GENERAL INSURANCE CO. LTD	NOTICE SERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48814	FA/4817/2019	14/12/2019	GULABSINH LADUSINH RATHOD,BHARATSINH KADUSINH RATHOD	MR R G DWIVEDI	YASINMIYA FAKIRMAHAMMAD SHAIKH,NILESHKUMAR NATHALAL PATEL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,MAHENDRASINH AMARSINH GOHIL,IFFCO TOKIO GENERAL INSURANCE CO. LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
48815	FA/4842/2019	10/10/2019	BHARVAD GEETABEN DEVABHAI GAMARA,BHARVAD KANCHANBEN DEVABHAI GAMARA,BHARVAD MANOJBHAI DEVABHAI GAMARA,BHARVAD SHEETALBEN DEVABHAI GAMARA,JILUBEN DEVABHAI GAMARA BHARVAD	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48816	FA/4843/2019	10/10/2019	MANJUBEN MOHANBHAI PARMAR,DINESHBHAI MOHANBHAI PARMAR,RAJESHBHAI MOHANBHAI PARMAR	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48817	FA/4844/2019	10/10/2019	RANJANBEN RAMESHBHAI KATHAD,MITALBEN RAMESH KATHAD,POOJABEN RAMESH KATHAD,MITKUMAR RAMESH KATHAD	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48818	FA/4845/2019	10/10/2019	VEJIBEN VALABHAI KATHAD,NANJIBHAI VALJIBHAI KATHAD,DAYABHAI VALABHAI KATHAD,URMILABEN VALABHAI KATHAD,HANSABEN VALABHAI KATHAD	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48819	FA/4846/2019	10/10/2019	HARIJAN BABU GOVA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48820	FA/4847/2019	10/10/2019	KANCHANBEN VRUJLAL PARMAR,GEETABEN VRUJLAL PARMAR,SHOBHNABEN VRUJLAL PARMAR,SHILPABEN VRUJLAL PARMAR,BHARATBHAI VRUJLAL PARMAR,VIJAYBHAI VRUJLAL PARMAR	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48821	FA/4848/2019	10/10/2019	DEVJIBHAI VELJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48822	FA/4849/2019	10/10/2019	CHAKUBHAI NANJIBHAI GOHEL,DHIRUBHAI NANJIBHAI GOHEL	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48823	FA/4850/2019	10/10/2019	BACHU KESHAV VADI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48824	FA/4851/2019	10/10/2019	HARIJAN DANA PITHA KATHAD,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48825	FA/4852/2019	10/10/2019	KARIBEN MANGABHAI KATHAD,VIRUBEN MANGABHAI KATHAD,NILESHBHAI MANGABHAI KATHAD,VITTHALBHAI MANGABHAI KATHAD,SAVITABEN MANGABHAI KATHAD,LABHUBEN MANGABHAI KATHAD,KISHOR MANGABHAI KATHAD ALIAS KANTILAL MANGA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48826	FA/4853/2019	10/10/2019	HARIJAN RANA PITHA KATHAD,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48827	FA/4854/2019	10/10/2019	PUNJA KHIMA HARIJAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48828	FA/4855/2019	10/10/2019	BHIKHA NATHA VAGHARI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
48829	FA/4877/2019	17/09/2020	NAYNABEN W/O DARPANKUMAR DESAI D/O MAHESHBHAI SOLANKI,	MR MANTHAN K BHATT	DARPANKUMAR JASHBHAI DESAI,	MR SUBRAMANIAM IYER
48830	FA/4881/2019	16/10/2019	PATEL LALLUBHAI BHOLABHAI,	MR KM SHETH	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION, GUHAI, DHAROI,EXECUTIVE ENGINEER	

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48831	FA/4884/2019	09/10/2019	RAVJI VALJI,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	
48832	FA/4885/2019	09/10/2019	DAMJI PREMJI,	MR GM AMIN,MR RITESH J TRIVEDI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),DEPUTY ENGINEER UND WATER IRRIGATION DEPT	GOVERNMENT PLEADER
48833	FA/4890/2019	09/10/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHASKARBHAI GOVINDBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,SERVED BY PUBLICATION IN NEWS
48834	FA/4894/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	VALABHBHAI ZAVERBHAI PATEL,BHAILALBHAI ZAVERBHAI PATEL,JAGDISHBHAI ZAVERBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	
48835	FA/4918/2019	04/03/2020	HANSABEN WD/O RAVINDRABHAI KHARADI,MINOR DIMPLEBEN RAVINDARABHAI KHARADI,MINOR SANJAY RAVINDRABHAI KHARADI,KHARADI BABUBHAI PANAJI,KHARADI NANIBEN BABUBHAI	MR.HIREN M MODI	RAVAL AMRUTBHAI JENAJI,JIVABHAI GATUBHAI DESAI,NEW INDIA ASSURANCE CO LTD	NOTICE UNSERVED,MR VIBHUTI NANAVATI
48836	FA/4922/2019	18/02/2020	THE NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	MANJULABEN JAYANTIBHAI USADADIYA,ALPESH JAYANTIBHAI USADADIYA,GULABBEN JAYANTIBHAI USADADIYA,VISHAL JAYANTIBHAI USADADIYA,ANJVALIBEN JAYANTIBHAI USADADIYA,BAVCHANDBHAI KANJIBHAI USADADIYA,DINESHKUMAR RAJBHAN SHAHU,JAYESHKUMAR NAYARANBHAI PATEL	,MR.HIREN M MODI
48837	FA/4929/2019	17/01/2020	FULJIBHAI MITHABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
48838	FA/4930/2019	17/01/2020	KARAMSINHBHAI AMRISHBHAI,VALJIBHAI LAVJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
48839	FA/4931/2019	17/01/2020	NARSINHBHAI LAVJIBHAI,VALJIBHAI LAVJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
48840	FA/4932/2019	17/01/2020	SAVJIBHAI KANJIBHAI,GOVINDBHAI KANJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
48841	FA/4933/2019	17/01/2020	KANTIBHAI JAIRAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
48842	FA/4936/2019	10/10/2019	DINESHBHAI AMBALAL GOHIL,	MR CHIRAG B PATEL	NA,	
48843	FA/4947/2019	14/10/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	JANBAI IBRAHIMSHA SHEKH W/O IBRAHIMSHA OSMANSHA SHEKH,SALMA IBRAHIMSHA SHEKH D/O IBRAHIMSHA OSMANSHA SHEKH,RUKSHANA IBRAHIMSHA SHEKH D/O IBRAHIMSHA OSMANSHA SHEKH,MUMTAZ IBRAHIMSHA SHEKH D/O IBRAHIMSHA OSMANSHA SHEKH,SADAMHUSSAIN IBRAHIMSHA SHEKH S/O IBRAHIMSHA OSMANSHA SHEKH,HUSAINSHA IBRAHIMSHA SHEKH S/O IBRAHIMSHA OSMANSHA SHEKH,KARIMSHA KASAMSHA SHAIYAD	,NISHIT A BHALODI
48844	FA/5045/2019	24/01/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KANTABEN CHAGANBHAI VALAND,GIRISHBHAI RATANSINH CHAUHAN,YAKUB MOHMAD DEVLAVALA	NOTICE SERVED
48845	FA/5052/2019	17/10/2019	SHANKERBHAI HARGOVANDAS PATEL,	MR MJ MEHTA	SPECIAL LAND ACQUISITION OFFICER, DY. COLLECTOR,EXECUTIVE ENGINEER	

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48846	FA/5084/2019	04/03/2020	ANITABEN JITENDRAKUMAR JIVANI,JENISH JITENDRAKUMAR JIVANI,TIRTH JITENDRAKUMAR JIVANI,VEDPRAKASH GORDHANDAS JIVANI,ISHWARIBEN VEDPRAKASH JIVANI	MR MEHUL SHARAD SHAH	THAKOR BALWANTJI CHIKUJI,PRAKASHBHAI LAXMANBHAI RAVAL,THE IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,MEHUL VEDPRAKASH JIVANI,NATIONAL INSURANCE COMPANY LTD	NOTICE SERVED,MR VIBHUTI NANAVATI,MR NAGESH C SOOD
48847	FA/5110/2019	21/10/2019	VANZARA NATHUJI MANGAJI,VANZARA RAMESHBHAI NATHUBHAI,VANZARA MUKESHBHAI NATHUBHAI,VANZARA SURESHBHAI NATHUBHAI,VANZARA DIPAKBHAI NATHUBHAI	MR KEYUR A VYAS	ADMINISTRATOR AMBAJI MATA DEVSTHAN TRUST,NEW INDIA ASSURANCE CO. LTD.	
48848	FA/5117/2019	22/10/2019	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MAKWANA SHANTBEN TOKARBHAI(W/O DECEASED TOKARBHAI GANESHBHAI),MAKWANA ARVINDBHAI TOKARBHAI,PATEL KANTILAL NATVARLAL,BHARATKUMAR CHATURDAS PATEL,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD,DIRECTOR GENERAL	,MR JM BAROT
48849	FA/5127/2019	18/02/2020	SRIRAM AMRITLAL OJHA,	MR.D K.PUJ	HANSABEN JAYSUKHLAL PATEL,MANSUKHLAL AMRITLAL OJHA,DIPAK GUNVANTRAI OJHA (EXPIRED)	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),SHASHVATA U SHUKLA
48850	FA/5134/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	VARSHABEN WD/O HARSHADBHAI VASANTLAL SHETH,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48851	FA/5135/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	DHRUVA D/O HARSHADBHAI VASANTLAL PATEL,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48852	FA/5136/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	NISHIL HARSAHDBHAI PATEL,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48853	FA/5137/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	MADHUBEN W/O VASANTLAL MOHANBHAI SHETH,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48854	FA/5138/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	MANSIBEN D/O HARSHADBHAI VASANTLAL SHETH,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48855	FA/5139/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	VARSHABEN WD/O HARSHADBHAI VASANTLAL SHETH,DHRUVA D/O HARSHADBHAI VASANTLAL SHETH,MANSI D/O HARSHADBHAI VASANTLAL SHETH,NISHIL S/O HARSHADBHAI SHETH,VASANTLAL MOHANBHAI SHETH,MADHUBEN W/O VASANTLAL MOHANBHAI SHETH,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48856	FA/5140/2019	22/10/2019	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	INDUBEN THAKORBHAI SHETH,GIRDHARLAL KHUDUMAL MALI,ISMALUDDIN SAMIRKHAN,LALJIBHAI PUNAMBHAI PATEL,GANPATSINH UMEDSINH CHAUHAN	
48857	FA/5146/2019	22/10/2019	NEW INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ROHAN BALDEVBHAI PATEL,SHIVABHAI P CHAUHAN,HASMUKHLAL NATHABHAI PATEL,BALDEVBHAI CHANDUBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48858	FA/5153/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	LH OF LATE PRAGJIBHAI UKABHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER,KANUBHAI BHAILALBHAI PATEL,KIRITBHAI BHAILALBHAI PATEL,JAYENDRABHAI BHAILALBHAI PATEL,VIJAYBHAI BHAILALBHAI PATEL	,MR AR MAJMUDAR,MR CHIRAG B PATEL
48859	FA/5154/2019	21/10/2019	GUJARAT HOUSING BOARD,PARVATIBEN MANUBHAI PATEL,PRABHUDAS MANUBHAI PATEL,KANUBHAI MANUBHAI PATEL,GANSHYAMBHAI MANUBHAI PATEL,MANJULABEN MANUBHAI PATEL,MANJULABEN MANUBHAI PATEL	,MR RITURAJ M MEENA	LH OF LATE MANUBHAI MOTIBHAI PATEL,PARVATIBEN MANUBHAI PATEL,PRABHUDAS MANUBHAI PATEL,KANUBHAI MANUBHAI PATEL,GANSHYAMBHAI MANUBHAI PATEL,MANJULABEN MANUBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR
48860	FA/5155/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	LH OF LATE MANILAL GOVINDBHAI PATEL,CHANCHALBEN GOVINDBHAI PATEL,LATE MULJIBHAI GOVINDBHAI PATEL,LATE RAMILABEN GOVINDBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER,MAHESHBHAI MANILAL PATEL,PREMILABEN MANILAL PATEL,BHARTIBEN ON BEHALF OF KAVITABEN,BHAUNESH MANILAL PATEL,PARESH MULJIBHAI PATEL,CHAYAGORI MULJI PATEL,NITESH MULJIBHAI PATEL,PUSHPABEN SURYAKANT PATEL,SURYAKANT GOVINDBHAI PATEL,JAYABEN RAVJIBHAI PATEL,MINABEN GOVINDBHAI PATEL,CHANDRAPRABHABEN GOVINDBHAI PATEL,SUBHASHBHAI GOVINDBHAI PATEL,NAVINBHAI RAVJIBHAI PATEL,SUKESH NAVINBHAI PATEL,BHAVIN NAVINBHAI PATEL,ASHOK GOVINDBHAI PATEL	,MR AR MAJMUDAR,MR CHIRAG B PATEL
48861	FA/5156/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	BHAILALBHAI PRAGJIBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR
48862	FA/5157/2019	21/10/2019	GUJARAT HOUSING BOARD,	MR RITURAJ M MEENA	KIRITBHAI BHAILALBHAI PATEL,ARUN LAND CORPORATION,SPECIAL LAND ACQUISITION OFFICER	,MR AR MAJMUDAR
48863	FA/5172/2019	12/10/2020	UNITED INDIA INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	TAUFIKMIYA YAKUBMIYA SHEKH,HEMLATABEN VINODBHAI BHAGORA,GLEJINBHAI VINODBHAI BHAGORA,PRASHANTBHAI VINODBHAI BHAGORA,SANDIPBHAI VINODBHAI BHAGORA,HANNABEN ISUDAS BHAGORA	,(MR RM PARMAR),MR.HIREN M MODI,HCLS COMMITTEE
48864	FA/5198/2019	05/12/2019	IMTIYAZ AHAMMD MUSTAFA SHAIKH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER(P AND A.L.A.Q.),STATE OF GUJARAT	,MR KUNAN B NAIK
48865	FA/5199/2019	05/12/2019	MOHANBHAI MAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER(P AND A DEPARTMENT),STATE OF GUJARAT	,MR KUNAN B NAIK
48866	FA/5201/2019	05/12/2019	KHUMANBHAI RANCHHODBHAI PATEL,JASHWANTBHAI KHUMANBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER(P AND A.L.A.Q.),STATE OF GUJARAT	,MR KUNAN B NAIK
48867	FA/5206/2019	28/02/2020	SANKHALA (MALI) KANTABEN WD/O BHARATBHAI LALJIBHAI,MINOR VANDANABEN BHARATKUMAR,MINOR JUMITKUMAR BHARATKUMAR	MR JINESH H KAPADIA	RABARI PANCHABHAI CHELABHAI,	MR. JV PADHIYAR
48868	FA/5209/2019	18/12/2019	HETAL DHARMENDRA SOLANKI D/O PARESHBHAI JAYANTILAL SHAH,	MR AJAY L PANDAV	DHARMENDRA JIVANLAL SOLANKI,	(MR RM PARMAR)
48869	FA/5220/2019	06/10/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	SANGITABEN WD/O KAMLESHKUMAR PANDYA,MINOR KAKSHA KAMLESHKUMAR PANDYA THROU GUARDIAN AND NEXT FRIEND SANGITABEN WD/O KAMLESHKUMAR PANDYA,JASHODABEN PARSOTTAMBHAI PANDYA,MAKHHANLAL LATKHORRAM SIVNA,D.K. GHODE,RAKESHBHAI SOMABHAI PATEL,NATIONAL INSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR, (CHETANKUMAR K SHAH)
48870	FA/5240/2019	18/02/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	DHARSHIBHAI MOHANBHAI THAKOR,RUPSHIBHAI MOHANBHAI THAKOR,UJIBEN MOHANBHAI THAKOR,JAGDISHBHAI SAGALCHAND THAKKER	,KAASH K THAKKAR
48871	FA/5242/2019	22/01/2020	ASHOKBHAI MAGANBHAI PATEL,	MR MOHSIN M HAKIM	RAVISHANKAR BHAVARLAL SHARMA,BHAVARLAL KAURAM SHARMA,BAJAJ ALLIANZ INSURANCE COMPANY LTD	,MS KIRTI S PATHAK

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48872	FA/5274/2019	13/11/2019	ICICI LOMBARD GIC LTD,	MR. RAHUL R DHOLAKIA	RAMILABEN WD/O DECD PRAVINBHAI SHANTILAL DAMOR,MINOR ROHITKUMAR PRAVINBHAI DAMOR,MINOR SANDIPKUMAR PRAVINBHAI DAMOR,SHANTILAL CHEMABHAI DAMOR,CHANCHIBEN SHANTILAL DAMOR,LAXMANBHAI BHALABHAI NAYAK,ABDULSATTAR ISMAIL GORA	
48873	FA/5304/2019	14/11/2019	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MUNNI RATAJI SOLANKI,DINESH MUNNI RATAJI SOLANKI,MINIBEN WD/O RATAJI SOLANKI,RAJESHWARI TRANSPORT	,MR MAKBUL I MANSURI
48874	FA/5306/2019	14/12/2019	JANUBEN DHARAMSINH VASAVA,SUMITRABEN DHARAMSINH VASAVA,SUNITABEN DHARAMSINH VASAVA,ANILKUMAR DHARAMSINH VASAVA,SUNIL DHARAMSINH VASAVA	NISHIT A BHALODI	RAJIABHAI BODABHAI VASAVA,HIMMATSANG CHADRASANG SOLANKI,SBI GENERAL INSURANCE CO LTD	,MR VIBHUTI NANAVATI
48875	FA/5327/2019	12/12/2019	SUTHAR ARVINDBHAI SOMABHAI,SUTHAR PRAVINBHAI SOMABHAI,SUTHAR BHARATBHAI SOMABHAI,SUTHAR LAXMIBEN WD/O SOMABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	
48876	FA/5328/2019	12/12/2019	PATEL AMBALAL HIRABHAI,PATEL JAMNABEN HIRABHAI,PATEL VADILAL HIRABHAI,PATEL RAMILABEN HIRABHAI,PATEL KAPILABEN HIRABHAI,PATEL JYOTSANABEN HIRABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	
48877	FA/5335/2019	12/12/2019	GAS AUTHORITY OF INDIA PVT LTD, VADODARA,	MR VISHWAS K SHAH	JAYSHREE BALDEVBHAI PATEL,KIRTIBEN BALDEVBHAI PATEL,GHANSHYAMBHAI BALDEVBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED BY DS,MR KM SHETH
48878	FA/5349/2019	18/12/2019	PRIME COTTEX PVT LTD,	ADITYA A GUPTA,MOHIT A GUPTA	BANK OF BARODA,	BHASKAR SHARMA
48879	FA/5381/2019	12/06/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VASIM GULAMRASUL VAHORA,SAROJBEN ABBASBHAI NOBARA	RULE SERVED,MR VAIBHAV N SHETH
48880	FA/5416/2019	21/11/2019	KAJALBEN D/O RAMESHBHAI UDHREJA,	MR. BHAUMIK DHOLARIYA	SOHILBHAI RAVJIBHAI MANDANKA,	MR PANKAJ R DESAI
48881	FA/5474/2019	12/12/2019	GAS AUTHORITY OF INDIA PVT LTD,	MR VISHWAS K SHAH	DECEASED MAGANBHAI MOHANBHAI PATEL THROUGH LEGAL HEIRS,RAMANBHAI MOHANBHAI PATEL,LAXMIBEN ALIAS BHIKHIBEN MOHANBHAI,HANSABEN MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,USHABEN MAGANBHAI,MANJULABEN MAGANBHAI PATEL,ANILBHAI MAGANBHAI PATEL,RITABEN MAGANBHAI PATEL,SANGITABEN MAGANBHAI PATEL	,MR KM SHETH
48882	FA/5483/2019	17/01/2020	YASMIN D/O DOSTMOHAMMAD ISMAILBHAI MEGHANI,JIMMY DIPAKBHAI MEGHANI	MR SP MAJMUDAR,MR. HJ KARATHIYA	JASMINE D/O SALIM ANSARI AND W/O JIMMY MEGHANI,	MS NANDINI JOSHI
48883	FA/5493/2019	25/11/2019	SHAMJIBHAI MANJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48884	FA/5559/2019	28/11/2019	GUJARAT ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	JOSHNABEN KISHORBHAI MAKWANA,KIRAN KISHORBHAI MAKWANA,KOMAL KISHORBHAI MAKWANA,JYOTI KISHORBHAI MAKWANA,MANSUKH KISHORBHAI MAKWANA,KINJAL KISHORBHAI MAKWANA,MANJUBEN KHODABHAI MAKWANA	
48885	FA/5586/2019	04/02/2020	KRUPA ISHWARBHAI MANGUKIYA D/O ISHWARBHAI ODHAWJIBHAI MANGUKIYA,	MR.MRUDUL M BAROT	ZALA VIRAL RANJITBHAI,	NOTICE SERVED
48886	FA/5590/2019	26/03/2020	STATE TRADING CORPORATION OF INDIA LTD.,STATE TRADING CORPORATION OF INDIA LTD	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	M/S. RAJSHREE TEXTILES PVT. LTD.,	MR RAVINDRA SHAH
48887	FA/5595/2019	04/03/2020	VIMAL NATVARLAL PANCHAL,	MR YM THAKKAR	JIGNASA W/O VIMAL NATVARLAL PANCHAL AND D/O MAGANBHAI KHARADI,	DR. HARDIK K RAVAL
48888	FA/5603/2019	03/12/2019	KARIMABAI LATIF SAMEJA,NAZIM LATIF SAMEJA	MS TASNIM A ZABUAWALA	SAMIM ABUBHAKHAR SAMA,SADAM HUSEN JUNEJA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48889	FA/5643/2019	26/09/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BHARATSINH VAKHATSINH GOHIL,GURJANTSINH SUKHDEVSINH JAGIRSINH SARDAR	RULE SERVED,MR SANJIV N KIKANI,MR PARTH R KIKANI
48890	FA/5646/2019	05/12/2019	NAMRATA CHIRAG SHAH,	MR ASHISH M DAGLI	NA,	
48891	FA/5697/2019	12/03/2020	BHARATBHAI MANILAL SHAH,	MR. HARDIK C THAKKAR	BHARATBHAI LALBHAI CHAUHAN,	(MR RM PARMAR),HCLS COMMITTEE
48892	FA/5698/2019	25/02/2020	KHANZAMAN S/O MOHMEDZAMAN PATHAN,	MR. HEMAL SHAH	NOT KNOWN,ASHOKKUMAR BAVANJIBHAI BABARIYA,NATIONAL INSURANCE COMPANY LTD,SAHEEDKHAN IMAMKHAN DURANI,SALIMAKHTAR IMAMKHAN DURANI,THE ORIENTAL INSURANCE CO. LTD	,NOTICE NOT RECD BACK,REFUSED SERVED (N)(10),MR SUNIL B PARIKH,MS AMI N BHATT
48893	FA/5699/2019	14/02/2020	SIPATIYABHAI @ CHHIPATIYABHAI HATIYABHAI GAMIT,SUKIBEN SIPATIYABHAI ALIAS CHHIPATIYABHAI GAMIT	MR.HIREN M MODI	PALABHAI SHIVABHAI SAMLA,GHANSHYAMSINH VAJESINH SOLANKI,THE NEW INDIA ASSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR AJAY R MEHTA
48894	FA/5723/2019	09/12/2019	DASHARTHBHAI KARSANBHAI BHARWAD,	MR.SANAT B PANDYA,Ms. DIXA U PANDYA	SURESHBHAI BHIKHABHAI PATEL,	
48895	FA/5784/2019	30/01/2020	MAHANT GANESHDASJI GURU AMRATDASJI,	MR AFTABHUSEN ANSARI	YOGESH @ YOGESH ACHARYA @ YOGESHDASJI GURU GANESHDASJI,CHARITY COMMISSINOER OF GUJARAT STATE	NOTICE SERVED,A R KADRI
48896	FA/5788/2019	04/02/2020	LEGAL HEIRS OF LATE HIMMATBHAI KESHARBHAI PATEL,KANTIBHAI KESARBHAI PATEL,KANUBHAI KESHARBHAI PATEL,DINESHKUMAR HIMMATBHAI PATEL,RUPESHKUMAR HIMMATBHAI PATEL,NUTANBEN KANTIBHAI PATEL,DHARMENDRA BHAI KANTIBHAI PATEL,KOMALBEN KANTIBHAI PATEL,JIGARKUMAR KANTIBHAI PATEL	,ROHAN A SHAH,RUSHABH H SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
48897	FA/5789/2019	11/12/2019	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	CHAVDA NATHEKHAN MURADKHAN,SURESHKUMAR MADHAVLAL PATEL,HABIBMIYA SHERKHAMIYA SIPAI,JAGATSINH KALSINH RATHOD,GUJARAT STATE ROAD TRANSPORT CORPORATION	
48898	FA/5808/2019	09/12/2019	CHHOTAUDEPUR DISTRICT PANCHAYAT,	MR HS MUNSHAW	THUMALBHAI RELIYABHAI RATHVA,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	
48899	FA/5809/2019	09/12/2019	CHHOTAUDEPUR DISTRICT PANCHAYAT,	MR HS MUNSHAW	NAGINBHAI VITTHALBHAI TADVI,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	
48900	FA/5810/2019	09/12/2019	CHHOTAUDEPUR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MANUBHAI PRABHUDAS PATEL,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	
48901	FA/5811/2019	09/12/2019	CHHOTAUDEPUR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MADHUBEN NAROTTAMBHAI TADVI,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	
48902	FA/5812/2019	09/12/2019	CHHOTAUDEPUR DISTRICT PANCHAYAT,	MR HS MUNSHAW	CHANDRAKANTBHAI PRABHUDAS PATEL,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	
48903	FA/5828/2019	17/01/2020	HEIRS OF DECD NAGJIBHAI VALABHAI,VALLABHBHAI NAGJIBHAI,FULJIBHAI NAGJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48904	FA/5829/2019	17/01/2020	HEIRS OF DECD DEVRABHAI FULABHAI,BHIKHUBHAI DEVRABHAI,JILUBHAI DEVRABHAI,MANUBEN DEVRABHAI,HEMUBEN DEVRABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48905	FA/5830/2019	17/01/2020	HEIRS OF DECD HARIBHAI JADAVBHAI,UKABHAI HARIBHAI,UKABHAI HARIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48906	FA/5831/2019	17/01/2020	HEIRS OF DECD MULJIBHAI VALABHAI,JIVIBEN WD/O MULJIBHAI VALABHAI,JAIRAJBHAI MULJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48907	FA/5832/2019	17/01/2020	BHIKHUBHAI ALABHAI,JILUBHAI ALABHAI,JAGUBHAI ALABHAI,KAMLABEN ALABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	,MR SANJAY M AMIN
48908	FA/5833/2019	17/01/2020	VASHRAMBHAI KANJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48909	FA/5834/2019	17/01/2020	JAVERBHAI MADHABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48910	FA/5835/2019	17/01/2020	RAMJIBHAI MEGHJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48911	FA/5836/2019	17/01/2020	RAVJIBHAI DHARAMSHIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48912	FA/5837/2019	17/01/2020	VALJIBHAI NANUBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48913	FA/5838/2019	17/01/2020	RAMKUBHAI JIVABHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48914	FA/5839/2019	17/01/2020	BAHADURBHAI TAPUBHAI,LABHUBEN TAPUBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48915	FA/5840/2019	17/01/2020	JETHURBHAI DEVATBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48916	FA/5841/2019	17/01/2020	BACHUBHAI JASABHAI,SAMANTBHAI BAVABHAI,GOLANBHAI BAVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48917	FA/5842/2019	17/01/2020	MAVJIBHAI BHAGWANBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48918	FA/5843/2019	17/01/2020	ANAKBHAI AMRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48919	FA/5844/2019	17/01/2020	ANAKBHAI AMRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48920	FA/5845/2019	17/01/2020	PRATAPBHAI SHAMJIBHAI,KUMARBHAI SHAMJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48921	FA/5846/2019	17/01/2020	HEIRS OF DECD MADHABHAI THOBHANBHAI,HEIRS OF DECEASED PARSHOTTAMBHAI THOBHANBHAI,ZAVERBHAI MADHABHAI,MOHANBHAI PARSHOTTAMBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48922	FA/5847/2019	17/01/2020	BHUPATBHAI LALJBHAI,RAGHAVBHAI GORDHANBHAI,HEIRS OF DECEASED LALJIBHAI AMBABHAI,BHUPATBHAI LALJIBHAI,TALSHIBHAI LALJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48923	FA/5848/2019	17/01/2020	LABHUBEN LALJIBHAI,MAHENDRABHAI LALJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48924	FA/5849/2019	17/01/2020	RAMESHBHAI MOHANBHAI,	MR SANJAY M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48925	FA/5850/2019	17/01/2020	JASHUBHAI RAMJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48926	FA/5851/2019	17/01/2020	KANJIBHAI VALABHAI,FULJIBHAI NAGJIBHAI,VALLABHBHAI NAGJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48927	FA/5852/2019	17/01/2020	MERABHAI BHAGWANBHAI,GAGJIBHAI BHAGWANBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	,RULE NOT RECD BACK
48928	FA/5853/2019	17/01/2020	ARJANBHAI KALUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48929	FA/5854/2019	17/01/2020	JAIWANTBHAI DADBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48930	FA/5855/2019	17/01/2020	MANJIBHAI DHARMSHIBHAI,SAVITABEN DHARMSHIBHAI,VASANTBEN DHARMSHIBHAI,CHANABHAI DHARMSHIBHAI,KANTUBEN DHARMSHIBHAI,GHANSHYAMBHAI DHARMSHIBHAI,GITABEN DHARMSHIBHAI,HIMMATBHAI DHARMSHIBHAI,SAJJANBEN DHARMSHIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48931	FA/5856/2019	17/01/2020	KHODABHAI CHIKABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48932	FA/5857/2019	17/01/2020	PRATAPBHAI SHANTIBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48933	FA/5858/2019	17/01/2020	FULIBEN JIVABHAI,NARSHIBHAI JIVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48934	FA/5859/2019	17/01/2020	SHAMJIBHAI DEVRAJBHAI,DAYALBHAI DEVRAJBHAI,KARAMSHIBHAI DEVRAJBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48935	FA/5860/2019	17/01/2020	SHAMJIBHAI MERUBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48936	FA/5861/2019	17/01/2020	SHAMJIBHAI DEVRAJBHAI,DAYALBHAI DEVRAJBHAI,KARAMSHIBHAI DEVRAJBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48937	FA/5862/2019	17/01/2020	HIMMATBHAI RAMJIBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48938	FA/5863/2019	17/01/2020	RAMESHBHAI MOHANBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48939	FA/5864/2019	17/01/2020	AMRABHAI VIKRAMBHAI,DADBHAI VIKRAMBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48940	FA/5865/2019	17/01/2020	MOHANBHAI GORDHANBHAI,DAMUBEN GORDHANBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48941	FA/5866/2019	17/01/2020	VALLABHBHAI DEVRAJBHAI,KARSANBHAI DEVRAJBHAI,GANESHBHAI DEVRAJBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48942	FA/5867/2019	17/01/2020	RAGHAVBHAI NANJIBHAI,KARSHANBHAI RAGHAVBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48943	FA/5868/2019	17/01/2020	TALSHIBHAI SHIVABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48944	FA/5869/2019	17/01/2020	VALLABHBHAI VIRJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48945	FA/5870/2019	17/01/2020	KANTIBHAI JAIRAMBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48946	FA/5871/2019	17/01/2020	NARESHBHAI JAIRAMBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48947	FA/5872/2019	17/01/2020	MAHIPATRAI KESHAVLAL,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48948	FA/5873/2019	17/01/2020	GANPATBHAI GAURISHANKER,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48949	FA/5874/2019	17/01/2020	NANABHAI SOMLABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48950	FA/5875/2019	17/01/2020	NARANBHAI TALSIBHAI KAMIJADIA,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48951	FA/5876/2019	17/01/2020	BACHUBHAI JASABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48952	FA/5877/2019	17/01/2020	KARSANBHAI RUPABHAI,RAVJIBHAI RUPABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48953	FA/5878/2019	17/01/2020	SHANTIBHAI MATRABHAI,BAVKUBHAI SHANTIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48954	FA/5879/2019	17/01/2020	HEIRS OF DECD VALUBAVATI SHANTBHAI,PRATAPBHAI SHANTIBHAI,MAHENDRABHAI SHANTIBHAI,BAVKUBHAI SHANTIBHAI,UMEDBHAI SHANTIBHAI,RAMBHAI SHANTIBHAI,VIMLABEN WD/O DILIPBHAI SHANTIBHAI,SHANTIBHAI MATRABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48955	FA/5880/2019	17/01/2020	ANKABHAI AMRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48956	FA/5881/2019	17/01/2020	LADKIBEN RAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48957	FA/5882/2019	17/01/2020	SHANTIBHAI MATRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48958	FA/5883/2019	17/01/2020	VIRSANGBHAI AMRABHAI,RAISANGBHAI AMRABHAI,VALLABHBHAI AMRABHAI,HEIRS OF DECD LAKHMANBHAI AMRABHAI,RAJUBHAI LAKHMANBHAI,HARSHADBHAI LAKHMANBHAI,MADHUBEN LAKHMANBHAI	,MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48959	FA/5884/2019	17/01/2020	KANJIBHAI DAYABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,BOGABHAI DAYABHAI	
48960	FA/5885/2019	17/01/2020	JITENDRABHAI VAJUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48961	FA/5886/2019	17/01/2020	BACHUBHAI KHODABHAI,JAIRAMBHAI KHODABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48962	FA/5887/2019	17/01/2020	MOTIBHAI NARANBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48963	FA/5888/2019	17/01/2020	MANSANGBHAI RAVJIBHAI,PREMJIBHAI RAVJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,RANCHHODBHAI RAVJIBHAI	
48964	FA/5889/2019	17/01/2020	DILIPBHAI JERAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,SHIVABHAI RAMJIBHAI	
48965	FA/5890/2019	17/01/2020	GORDHANBHAI MOHANBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48966	FA/5891/2019	17/01/2020	PRABHUBHAI RAMJIBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48967	FA/5892/2019	17/01/2020	GORDHANBHAI MOHANBHAI,PRABHUBHAI RAMJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48968	FA/5893/2019	17/01/2020	GUNUBHAI JILUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48969	FA/5894/2019	17/01/2020	DOLUBHAI APABHAI,JASHWANTBHAI APABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,MANUBA APABHAI GUARDIAN OF MINOR USHABEN APABHAI,MANUBA APABHAI GUARDIAN OF MINOR PUSHPABEN APABHAI	
48970	FA/5895/2019	17/01/2020	LILIBEN WD/O JORUBHAI DADBHAI,VIMLABEN JORUBHAI,RAMJIBEN JORUBHAI,SHIVRAJBHAI JORUBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48971	FA/5896/2019	17/01/2020	PRABHATSANG MOBATSANG,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48972	FA/5897/2019	17/01/2020	GATORBHAI LAVABHAI,JESANGBHAI LAVABHAI,DHIRUBHAI LAVABHAI,BALABHAI LAVABHAI,HAKABHAI LAVABHAI,JITUBEN LAVABHAI,NARANBHAI LAVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48973	FA/5898/2019	17/01/2020	LADKIBEN RAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48974	FA/5899/2019	17/01/2020	LABHUBHAI PITAMBERBHAI,MANJIBHAI DHARMSHIBHAI,SAVITABEN DHARMSHIBHAI,VASANTBEN DHARMSHIBHAI,SANABHAI DHARMSHIBHAI,KANTUBEN DHARMSHIBHAI,GHANSHYAMBHAI DHARMSHIBHAI,GITABEN DHARMSHIBHAI,HIMMATBHAI DHARMSHIBHAI,SAJJANBEN DHARMSHIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48975	FA/5900/2019	17/01/2020	MANSANGBHAI RAVJIHAI,HEIRS OF DECD SURSANGBHAI RAVJIBHAI,TEJUBEN SURSANGBHAI,MANGUBEN SURSANGBHA,PAPUBEN SURSANGBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48976	FA/5901/2019	17/01/2020	LABHUBHAI KANJIBHAI,ISHWARBHAI KANJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48977	FA/5902/2019	17/01/2020	MANUBHAI APABHAI,HARESHBHAI APABHAI,JASUBHAI APABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,APABHAI MOTIBHAI,HAMIRBHAI MOTIBHAI	
48978	FA/5903/2019	17/01/2020	RANJITBHAI MANUBHAI,HATHIBHAI BHANUBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,MANUBHAI DEVATBHAI	
48979	FA/5904/2019	17/01/2020	ANIRUDHBHAI HARSURBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,VALIBEN RAMBHAI	
48980	FA/5905/2019	17/01/2020	JASHUBHAI RAMJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,DHARAMSHIBHAI MOHANBHAI	
48981	FA/5906/2019	17/01/2020	KARSHANBHAI KALYANBHAI,LALJIBHAI KALYANBHAI,HEIRS OF DECEASED KANJIBHAI KALYANBHAI,HEIRS OF DECEASED HARJIBHAI KALYANBHAI,KANCHANBEN KANJIBHAI,RANJANBEN HARJIBHAI,KISHAN HARJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48982	FA/5907/2019	17/01/2020	HEIRS OF DECD KALYANBHAI MANGALBHAI,MOGHIBEN WD/O KALYANBHAI MANGALBHAI,BUDHABHAI KALYANBHAI,VINUBHAI KALYANBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48983	FA/5908/2019	17/01/2020	HEIRS OF DECD VASKURBHAI RAMBHAI,MERAMBHAI VASKURBHAI,SHANTUBHAI VASKURBHAI,PRAVINBHAI VASKURBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48984	FA/5909/2019	17/01/2020	MANUBHAI MOHANBHAI,JASHUBHAI RAMJIBHAI,PRABHUBHAI RAMJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48985	FA/5910/2019	17/01/2020	BHUPATBHAI LALJIBHAI,KHODIDAS KARAMSHIBHAI,ISHWARBHAI GORDHANBHAI,TALSHIBHAI LALJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48986	FA/5911/2019	17/01/2020	KANJIBHAI VALABHAI,FULJIBHAI NAGJIBHAI,VALLABHBHAI NAGJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48987	FA/5912/2019	17/01/2020	RAVJIBHAI VALABHAI,SHIVABHAI VAKABHAI,ISHWARBHAI SHIVABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48988	FA/5913/2019	17/01/2020	UKABHAI HARIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48989	FA/5914/2019	17/01/2020	FULIBEN JIVABHAI,LAGHUBHAI JIVABHAI,NARSINHBHAI JIVABHAI,LABHUBHAI JIVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
48990	FA/5915/2019	17/01/2020	PREMJIBHAI RAVJIBHAI,HEIRS OF DECD. SURSANGBHAI RAVJIBHAI,LILABEN SURSANGBHAI,TEJUBEN SURSANGBHAI,MANGUBEN SURSANGBHAI,PAPUBEN SURSANGBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,RANCHHODBHAI RAVJIBHAI,HEIRS OF DECD. MANJIBHAI RAVJIBHAI	
48991	FA/5916/2019	17/01/2020	HEIRS OF DECD NANABHAI SURIGBHAI,JETHABHAI MOTIBHAI,ANAKBHAI NANABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48992	FA/5917/2019	17/01/2020	DHANJIBHAI KHIMABHAI,MANJIBHAI KHIMABHAI,PANCHBHAI KHIMABHAI,LH. OF DECD. SHARDULBHAI KHIMABHAI,MANJIBHAI KHIMABHAI,PANCHBHAI KHIMABHAI,GOVINDBHAI SHARDULBHAI,RAMESHBHAI SHARDULBHAI,SURESHBHAI SHARDULBHAI,MANJUBEN WD/O. SHARDULBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER,STATE OF GUJARAT,LH. OF DECD. DEVABHAI KHIMABHAI,NIMUBEN WD/O. DEVABHAI KHIMABHAI,MAHESHBHAI DEVABHAI	
48993	FA/5918/2019	17/01/2020	GOLANBHAI BAVABHAI,JAIWANTBHAI GOHABHAI,RAVUBHAI VADIABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48994	FA/5919/2019	17/01/2020	HARESHBHAI ANAKBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
48995	FA/5920/2019	17/01/2020	REVUBHAI VADIABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,VADIABHAI GHUSABHAI	
48996	FA/5930/2019	30/01/2020	KANTILAL JERAMBHAI GHETIYA,	ANURAG R RATHOR	NA,	
48997	FA/5941/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHWARBHAI HARJIBHAI RABARI,KATIBEN HARJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT)
48998	FA/5942/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JEBARBEN RAMJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT),MR PARTH R KIKANI
48999	FA/5943/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEBABHAI JAYMALBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49000	FA/5944/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANIBEN TARJABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT)
49001	FA/5945/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RANCHHODBHAI BHAGWANBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49002	FA/5946/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GADABHAI DEVJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT)
49003	FA/5947/2019	18/09/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHALABHAI RAYMALBHAI RABARI,SHANTABEN BHALABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR MAULIK J SHELAT),MR PARTH R KIKANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49004	FA/5948/2019	14/08/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHHAGANBHAI LEELABHAI RABARI,SITABEN LEELABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,NOTICE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49005	FA/5949/2019	09/09/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GANGABEN BHIKHABEN RABARI,HEMUBHAI BHIKHABHAI RABARI,NIKUL BHIKHABHAI RABARI,AMARBEN BHIKHABHAI RABARI,RATANBHAI BHIKHABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49006	FA/5950/2019	22/09/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAGARBHAI DAJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR MAULIK J SHELAT),MR PARTH R KIKANI
49007	FA/5951/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KALABHAI MALHIBHAI RABARI,JAMBEN MALJIBHAI RABARI,RANCHHODBHAI MALJIBHAI RABARI,NARANBHAI MALJIBHAI RABARI,NAGJIBHAI MALJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49008	FA/5952/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RUKHIBEN BABABHAI RABARI,BHIKHABHAI BABABHAI RABARI,RUPABEN BABABHAI RABARI,KALABHAI BABABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49009	FA/5953/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LALJIBHAI BHAGWANBHAI RABARI,AMARATBHAI BHAGWANBHAI RABARI,JATANBEN BHAGWANBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT),MR PARTH R KIKANI
49010	FA/5954/2019	17/02/2020	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHABEN LALLUBHAI RABARI,MANIBEN LALLUBHAI RABARI,VISHNUBHAI LALLUBHAI RABARI,AMBABEN LALLUBHAI RABARI,LALJIBHAI LALLUBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,(MR MAULIK J SHELAT)
49011	FA/5958/2019	28/10/2020	RASHMIKABEN BHARATBHAI SONI,PRITESHBHAI BHARATBHAI SONI,ANJALI D/O BHARATBHAI SONI	MR MANAN A SHAH,BHOOMI M THAKORE	JIGNESH RANJITBHAI BADAMI,	MR NM KAPADIA
49012	FA/5980/2019	03/02/2020	COSMO CERAMICS EARLIER SAKARWALA POTTERIES,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,	MR AV NAIR
49013	FA/5981/2019	03/02/2020	AMRISH TILES AND CERAMIC IND,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,RECOVERY OFFICER	MR AV NAIR
49014	FA/5984/2019	08/01/2020	TARABEN BHAGVANDAS PATEL (DECD),DAXABEN D/O BHAGVANDAS HARMANDAS PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
49015	FA/5998/2019	03/03/2020	YOGENDRABHAI SHAMBHUDAN GADHAVI,	MR AB GATESHANIYA	TWINKALBA SHANTIDAN GADHAVI,	MR. VISHAL P THAKKER
49016	FA/6001/2019	06/01/2020	PATEL MAHENDRAKUMAR PARSHOTAMDAS,PATEL BHANUMATIBEN MAHENDRABHAI,PATEL MEGHNABEN MAHENDRABHAI,PATEL HEMANTKUMAR PARSHOTAMDAS	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	

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49017	FA/6088/2019	03/03/2020	AMITABEN WD/O ISHWERBHAI GIRABHAI BARIA,	(CHETANKUMAR K SHAH)	GAURAV TARUNKUMAR SUTHAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,GIRABHAI RAYSINGBHAI BARIA,CHINGABEN GIRABHAI BARIA,MINOR VIKASBHAI GIRABHAI BARIA(DELETED)	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
49018	FA/6089/2019	03/03/2020	CHANDRAKANT LALABHAI PARMAR,HINABEN CHANDRAKANT PARMAR	(CHETANKUMAR K SHAH)	BHAGVANSINH CHHATRASINH PARMAR,RAMESHKUMAR GOVINDLAL PATEL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED,MR RATHIN P RAVAL
49019	FA/6100/2019	06/01/2020	SIPAI HASAMMIYA SHERMOHMAD,SIPAI (SINDHI) RAMZANMIYA HASAMMIYA,SIPAI (SINDHI) KALUBHAI HASAMMIYA,SIPAI (SINDHI) BHIKHABHAI HASAMMIYA,SIPAI (SINDHI) SALIMBHAI HASAMMIYA,SIPAI ABDULLA SHERMOHMAD	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,	
49020	FA/6137/2019	29/01/2020	ASHOKBHAI PRABHUBHAI PATEL,ASHOKBHAI KANJIBHAI MAANGE,DHARMESH GHEVARBHAI SHAH,HARSHADBHAI PURSHOTTAMDAS KATARIYA,LAXMIBEN JAGUBHAI PATEL,RAMANBHAI PREMABHAI PATEL,ISHWARBHAI IKALBHAI MAHALA,RAMESHBHAI NAVSUBHAI GANVIT,RAMANBHAI JIVABHAI JADAV,MADHUBHAI BAPUBHAI RAUT	MS TEJAL A VASHI	LD. JOINT CHARITY COMMISSIONER, SURAT,ASSISTANT CHARITY COMMISSIONER VALSAD,GAMANLAL BHAILUBHAI BHISARA,BAPUBHAI BHAILUBHAI THAKARIYA,SHRINIVAS GOVINDRAO TANJAVAKAR	,MR SP MAJMUDAR
49021	FA/6152/2019	06/10/2020	PINABEN D/O RASIKBHAI DAVALBHAI PATEL AND W/O MANISHKUMAR BABUBHAI PATEL,	MR APURVA R KAPADIA	RASIKBHAI DAVALBHAI PATEL,KUSUMBEN DAVALBHAI PATEL,VIPULBHAI RASIKBHAI PATEL,PINANGINIBEN VIPULBHAI PATEL,NIRMALABEN ALIAS NIMISHABEN D/O RASKIBHAI DEVALBHAI PATEL W/O ASHOKBHAI AADARBHAI PATEL,HIRAL ASHOKBHAI PATEL,VARSHABEN D/O RASKIBHAI DAVALBHAI PATEL W/O PARESHKUMAR CHANDULAL PATEL,RAJAL PARESHKUMAR PATEL,SHIVANI PARESHKUMAR PATEL,SONALBEN D/O RASIKBHAI DAVALBHAI PATEL W/O RAJESHBHAI RAMANBHAI PATEL,KETKIBEN D/O RASIKBHAI DAVALBHAI PATEL W/O RAUNAKKUMAR PRAVINBHAI PATEL	NOTICE SERVED,MR RM CHAKWAWALA,ANKIT M MODI,MR. MANAN S DOSHI,MR KISHAN R CHAKWAWALA
49022	FA/2/2020	20/01/2020	RAVAL RINKUBEN MAHESHBHAI,	MR ANVESH V VYAS	VYAS ROHITKUMAR KIRTIBHAI,	
49023	FA/3/2020	28/02/2020	GAMANBHAI KHUSHALBHAI CHAUDHARY,RINABEN GAMANBHAI CHAUDHARY,TARUNABEN GAMANBHAI CHAUDHARY,PRIYANKABEN GAMANBHAI CHAUDHARY,RAKESHBHAI GAMANBHAI CHAUDHARY	(MR PARESH M DARJI)	LADULAL RAMLAL VIRVAL,NEW INDIA INSURANCE COMPANY LIMITED	MR AJAY R MEHTA,MR.HIREN M MODI
49024	FA/5/2020	28/02/2020	PARESHBHAI RANCHODBHAI VASAVA,MINOR JIGNESH PARESHBHAI VASAVA,MINOR AMIT PARESHBHAI VASAVA	(MR PARESH M DARJI)	LADULAL RAMLAL VIRVAL,NEW INDIA INSURANCE COMPANY LIMITED	MR AJAY R MEHTA,MR.HIREN M MODI
49025	FA/6/2020	28/02/2020	JASHODABEN VITTHALBHAI VASAVA,SUMITRABEN VITTHALBHAI VASAVA,MINABEN VITTHALBHAI VASAVA,SUNILBHAI VITTHALBHAI VASAVA	(MR PARESH M DARJI)	LADULAL RAMLAL VIRVAL,NEW INDIA INSURANCE COMPANY LIMITED	MR AJAY R MEHTA,MR.HIREN M MODI
49026	FA/7/2020	28/02/2020	BHIKHIBEN MANGALBHAI VASAVA,LILABEN MANGALBHAI VASAVA,NARESBHAI MANGALBHAI VASAVA,DAXABEN MANGALBHAI VASAVA	(MR PARESH M DARJI)	LADULAL RAMLAL VIRVAL,NEW INDIA INSURANCE COMPANY LIMITED	MR AJAY R MEHTA,MR.HIREN M MODI
49027	FA/17/2020	07/08/2020	MILANKUMAR RAJESHBHAI RANGOLIYA,	SHASHVATA U SHUKLA	BHAKTIBEN NARENDRABHAI MONPARA,MARRIAGE REGISTRAR AND TALATI	RULE SERVED
49028	FA/53/2020	16/01/2020	BHABHLUBHAI KALUBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49029	FA/54/2020	16/01/2020	DIPUBHAI DADUBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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49030	FA/55/2020	16/01/2020	PRATAPBHAI DADABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49031	FA/56/2020	16/01/2020	PRATAPBHAI DADABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49032	FA/57/2020	16/01/2020	ANAKBHAI KAPURBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49033	FA/58/2020	16/01/2020	LABHUBEN RANCHHODBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49034	FA/59/2020	16/01/2020	HASNRAJBHAI MOHANBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49035	FA/60/2020	16/01/2020	AAPABHAI DOSABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49036	FA/61/2020	16/01/2020	MITHABHAI KALYANBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49037	FA/62/2020	16/01/2020	BADRUBHAI HANUBHAI VALA,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	
49038	FA/88/2020	16/01/2020	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAHYABHAI NARANBHAI PATEL,THAKORBHAI NARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	
49039	FA/89/2020	05/02/2020	RITABEN JALAMJI THAKOR,	NISHIT A BHALODI	VIKIRBHAI MULJIBHAI PATEL,NEW INDIA INSURANCE CO. LTD	MR TANMAY B KARIA,HARSHADKUMAR D PANCHAL
49040	FA/91/2020	06/02/2020	KAMLABEN VIRABHAI SOLANKI,DAKSHABEN VIRABHAI SOLANKI,ARUNABEN VIRABHAI SOLANKI,MINOR PARULBEN VIRABHAI SOLANKI,MINOR KALPESH VIRABHAI SOLANKI	NISHIT A BHALODI	AJAYKUMAR MANILAL PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED BY DS,MR KV GADHIA
49041	FA/126/2020	17/01/2020	HEIRS OF DECD DHANJIBHAI GOPALBHAI,MUKTABEN DHANJIBHAI,KHODABHAI DHANJIBHAI,PARVATIBEN DHANJIBHAI,BHARATBHAI DHANJIBHAI,VALJIBHAI GOPALBHAI	,MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
49042	FA/127/2020	17/01/2020	LAXMIBEN JERAMBHAI(WIDOW),VASANTBEN JERAMBHAI,KANTIBHAI JERAMBHAI,GITABEN JERAMBHAI,NARESHBHAI JERAMBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
49043	FA/128/2020	17/01/2020	HEIRS OF DECD DHANJIBHAI GOPALBHAI,VALJIBHAI GOPALBHAI,MUKTABEN DHANJIBHAI,KHODABHAI DHANJIBHAI,PARVATIBEN DHANJIBHAI,BHARATBHAI DHANJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
49044	FA/129/2020	17/01/2020	HEIRS OF DECD HARGOVINDBHAI VAJESHANKER,ASHOKBHAI HARGOVINDBHAI,JAMNADAS HARGOVINDBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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49045	FA/170/2020	11/02/2020	TATA AIG GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	HETUBEN ALIAS SATUBEN LALUBHAI DAMOR(BHIL),MANISHABEN LALUBHAI DAMOR (BHIL),AJAYBHAI LALUBHAI DAMOR (BHIL),VIJAYBHAI LALUBHAI DAMOR (BHIL),LALIT LALUBHAI DAMOR (BHIL),DILIPBHAI LALUBHAI DAMOR (BHIL),TERYA BHAI ALIAS TERSINGBHAI RAYSINGBHAI DAMOR (BHIL),KAMABEN TERYABHAI ALIAS TERSINGBHAI RAYSINGBHAI DAMOR (BHIL),NAVALSING BHUNDABHAI SANGADA	,MR.KARNA H DHOMSE
49046	FA/223/2020	07/02/2020	PATEL DAKSHABEN JAYENDRABHAI,MINOR PATEL RUDRABHAI JAYENDRABHAI THRU GUARDIAN PATEL DAKSHABEN JAYENDRABHAI	MR NEERAJ J VASU,DEV D PATEL	NA,	
49047	FA/228/2020	26/09/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JASWANTSINH RATANSINH DABHI,KETAN K KATARIA,YUNUS AHMAD MEMON,NILOFAR YUNUSBHAI MEMON,TASLIN YUNUSBHAI MEMON,MINOR SANIYA YUNUSBHAI MEMON	RULE UNSERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
49048	FA/236/2020	26/03/2020	JILUBHAI JAMUBHAI,SABUBHAI JAMUBHAI	MR.SANAT B PANDYA	BAHADURBHAI JAMABHAI,JIKUBA CHAUHAN W/O JAMUBHAI,NATHAJI RAJAJI SINCE DEAD,BHIKHABHAI VISAJI SINCE DEAD,VAJESANG NATHAJI,JAMUBHAI NATHAJI,BABABEN NATHAJI D/O NATHAJI RAJAJI,JIVUBA NATHAJI WD/O RAJAJI,DEVUBA WD/O BHURUBHA NATHABHAI,RAMILABEN D/O BHURUBHAI NATHABHAI,JANAKBA D/O BHURUBHAI NATHABHAI,RAGHUBHAI S/O BHURUBHAI NATHABHAI,BABUJI BHIKHAJI,ARJUNBHAI BHIKHAJI,DASRATHBHAI BHIKHAJI,KALIBEN BHIKHAJI,HIRABEN WD/O BHIKHABHAI VISAJI,BABUJI BHIKHAJI,JAMALBHAI VALIBHAI MOMIN	,MR. EKRAMA H QURESHI
49049	FA/237/2020	27/01/2020	PRADIPKUMAR GORDHANDAS PATEL,	MR.MRUDUL M BAROT	CHANDRAKANT JIVANLAL PATEL,	MR SP KOTIA
49050	FA/277/2020	19/02/2020	AJAYKUMAR KAJUBHAI MINAMA,	(CHETANKUMAR K SHAH)	BHAGVANBHAI CHHAGANBHAI GARI,UNITED INDIA INSURANCE CO. LTD	NOTICE NOT RECD BACK,MR PALAK H THAKKAR
49051	FA/284/2020	28/01/2020	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KALUBHAI NARSINHBHAI BARIA,KANTIBHAI LALABHAI PATEL,MANOJKUMAR PRATAPBHAI RAVAL,ARVINDBHAI SHIVABHAI PATEL,CHAGANBHAI PATAPBHAI BARIYA,THE ORIENTAL INSURANCE CO. LTD.	
49052	FA/320/2020	11/02/2020	CHANDRAKANT PARSHOTTAMBHAI AMIN,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER
49053	FA/321/2020	11/02/2020	JAGDISHBHAI JASHBHAI AMIN,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER
49054	FA/322/2020	11/02/2020	RAJUBHAI SHANTILAL PANCHAL,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER
49055	FA/323/2020	11/02/2020	JITENDRABHAI GATORBHAI MAKWANA,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER
49056	FA/324/2020	11/02/2020	PRAKASHSANG SUNDARSANG SAINI,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER
49057	FA/325/2020	11/02/2020	CHANDRAKANT RAMABHAI PATEL,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49058	FA/326/2020	11/02/2020	MANUBHAI AASHABHAI PARMAR,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	GOVERNMENT PLEADER
49059	FA/332/2020	11/02/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DHIMANT MOHANLAL SOMAIYA (FATHER OF DECEASED),GURJAR NARAYALAL S/O GURJAR GAMBHIRA,MANJUBEN YADA W/O RAMKISHOR YADAV,JAGDISH MOHANLAL THACKER	,MR. HEMAL SHAH
49060	FA/374/2020	20/02/2020	SALONI D/O ANILKUMAR BHAGAT W/O DAS JONATHAN JOHNSON,	MR ZUBIN F BHARDA	DAS JONATHAN JOHNSON,	
49061	FA/403/2020	18/08/2020	NATHIBEN NARANBHAI GAJERA,HANSABEN D/O NATHIBEN GAJERA,ASHOKBHAI S/O NATHIBEN GAJERA,MUKESHBHAI S/O NATHIBEN GAJERA,RAMESHBHAI S/O NATHIBEN GAJERA,KANCHANBEN D/O NATHIBEN GAJERA,HARESHBHAI S/O NATHIBEN GAJERA	,MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49062	FA/408/2020	18/08/2020	LEGAL HEIRS OF LATE CHHAGANBHAI DAHYABHAI PANELIYA,VALJIBHAI DAYABHAI PANELIYA,RALIYATBEN HARIBHAIN PANELIYA,PRABHABEN CHHAGANBHAI,MANJULABEN CHHAGANBHAI,KESUBHAI CHHAGANBHAI,HANSABEN CHHAGANBHAI,KANCHANBEN CHHAGANBHAI,REKHABEN CHHAGANBHAI,GITABEN CHHAGANBHAI,MUKESHBHAI CHHAGANBHAI,DHIRUBHAI S/O HARIBHAI,KANCHANBEN D/O HARIBHAI,LILIBEN D/O HARIBHAI,LABHUBEN D/O HARIBHAI,ARVINDBHAI S/O HARIBHAI,BABUBHAI S/O HARIBHAI	,MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49063	FA/410/2020	03/02/2020	SOANKIRAN SHARMA D/O RAJKUMAR SHARMA,	MR VICKY B MEHTA	ASHISHKUMAR RAJKUMAR SHARMA,	MR VISHWAS S DAVE
49064	FA/415/2020	26/08/2020	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RYSINGBHAI RAMLABHAI HARIJAN,DASHRATHSINH RAYJIBHAI RATHOD,SUNILKUMAR DALPATSINH DAMOR	RULE SERVED, (CHETANKUMAR K SHAH)
49065	FA/417/2020	31/01/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHATRASINH RAMSINH PARMAR (GOHIL),GIRISHBHAI RATANSINH CHAUHAN,YAKUB MOHMAD DEVLAVALA	
49066	FA/419/2020	06/02/2020	JAYABEN PRAVINBHAI MOLIYA,MINOR BHAUTIK PRAVINBHAI MOLIYA,MINOR SHITAL PRAVINBHAI MOLIYA,ODHAVJIBHAI SAMJIBHAI MOLIYA,PREMIBEN ODHAVJIBHAI MOLIYA	NISHIT A BHALODI	HARIBHAI BADHABHAI RATHOD,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,NARSINH RANJITSINH JARIYA,CHOLAMANDALAM GENERAL INSURANCE CO. LTD,RANJANBEN P. MORI,UNITED INDIA INSURANCE CO. LTD,BHARAD ENGINEERING COLLEGE,MEGHJIBHAI LIMBABHAI	,MR VIBHUTI NANAVATI,MR PALAK H THAKKAR,MR ANKIT SHAH
49067	FA/437/2020	11/02/2020	TORRENT POWER LIMITED,	MR SALIL M THAKORE	INS LALJI MALHOTRA,	MR DEVDIP BRAHMBHATT
49068	FA/558/2020	06/02/2020	PARVATIDEVI BALRAM KUSHWAHA,KARANSINH BALRAM KUSHWAHA,PHULSINH BALRAMBHAI KUSHWAHA	VIRAL K VASHI	DIPAKBHAI PRAHLADBHAI GURJAR,DILIPSINH HIMMATSINH BHATI,MAHENDRA JAYJARAM TIWARI,RELIANCE GENERAL INSURANCE CO. LTD	,(MR MAULIK J SHELAT)
49069	FA/565/2020	18/02/2020	HEIRS OF DECEASED UKA AMRA,AMARBEN UKABHAI,BALUBHAI UKABHAI,ARVINDBHAI UKABHAI,VIRUBEN UKABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
49070	FA/566/2020	18/02/2020	HEIRS OF DECEASED HARIJAN MUNJA CHANA,GORABHAI MUNJABHAI,JETHIBEN MUNJABHAI,AMIBEN MUNJABHAI,NANDUBEN MUNJABHAI,PRABHABEN MUNJABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
49071	FA/602/2020	10/02/2020	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	MADANLAL SESHARAM,BHAGWANBHAI A. BHOJWANI,ISMAIL HAJI PADHIYAR,AMINABAI W/O ISMAIL ALI PADHIYAR,HANIFABEN W/O ISMAIL ALI PADHIYAR,NOORMAMAD S/O ALI PADHIYAR,RASEEDA D/O ALI PADHIYAR,MOHHAMAD RAFI S/O ALI PADHIYAR,MOHHAMAD ILIYAS S/O ALI PADHIYAR,MUSTAK S/O ALI PADHIYAR	,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49072	FA/616/2020	04/03/2020	vitthalbhai lallubhai patel,RAMANBHAI KALYANBHAI PATEL	ANMOL SUROLLIA,MR DIPESH D SONI,MR ADARSHKUMAR D PATEL	KAPILABEN MADHUSUDHAN MAHANT,JOINT CHARITY COMMISSIONER VADODARA,GHANSHYAM MADHUSUDAN MAHANT	
49073	FA/617/2020	04/03/2020	vitthalbhai lallubhai patel,RAMANBHAI KALYANBHAI PATEL	ANMOL SUROLLIA,MR DIPESH D SONI,MR ADARSHKUMAR D PATEL	KAPILABEN MADHUSUDHAN MAHANT,JOINT CHARITY COMMISSIONER VADODARA,GHANSHYAM MADHUSUDAN MAHANT	
49074	FA/633/2020	22/06/2020	MADHUBEN @ MANIBEN WD/O. VISHNUBHAI HIRABHAI,MITALBEN VISHNUBHAI SENMA DELETED,NIRAV VISHNUBHAI SENMA,RAHULKUMAR VISHNUBHAI SENMA	NISHIT A BHALODI	PURSWANI GIRDHARLAL JASHVANTLAL,ASHOKKUMAR MOTIRAM KAKWANI,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
49075	FA/648/2020	12/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MADHUBEN WD/O RAMCHANDRABHAI RAVAL,MAHENDRASINH JETHUSINH ZALA,LEGAL HEIRS OF DECEASED NAGINDAS CHIMANLAL SONI,BHAGVATIBEN WD/O NAGINDAS SONI,SAMIRBHAI WD/O NAGINDAS SONI,AASHISHBHAI WD/O NAGINDAS SONI,DINABEN WD/O NAGINDAS SONI	,(MR PARESH M DARJI)
49076	FA/685/2020	26/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VADODARA,	MR VIBHUTI NANAVATI	BIPINBHAI CHIMANBHAI PARMAR,BHARATBHAI BHIKHABHAI BHARVAD,SANTOSHKUMAR HARDEVPRASAD SINGH,MANUBHAI SHANKARBHAI PARMAR	,NOTICE SERVED,NOTICE UNSERVED
49077	FA/688/2020	13/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MENSIBHAI ALIAS MUKESHBHAI VIJANANDBHAI GADHE,NAYANBHAI SURANGBHAI DANGAR,RANJITBHAI RAMBHAI RAVALIYA,ROYAL SUNDARAM ALLIANZE INSURANCE CO. LTD	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA,APURVA K JANI
49078	FA/697/2020	02/03/2020	TAKHATSINH ANOPSINH SOLANKI,	MR PRUTHVIRAJSINH V SOLANKI	VINODBHAI SHANKARBHAI PARMAR,SURESHBHAI GANPATSINH PARMAR,UNITED INDIA INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,(MR MAULIK J SHELAT)
49079	FA/725/2020	14/02/2020	APAR CONSTRUCTION,PATEL PRAFULCHANDRA CHIMANBHAI,PARIKH YOGINKUMAR RAJNIKANT,PARIKH SHANTABEN RAJNIKANT	MS DHARA M SHAH	UNION OF INDIA,J C SETHI	
49080	FA/734/2020	18/02/2020	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NIYAZ MOHMMAD RASULBAPU SHAIKH,VIKRAM JAGANNATH PATEL,FIROZMIYA IMBRAHIMMIYA SHAIKH,ASHAFAK HUSSAIN MAKBUL HUSSAIN SHAIKH	
49081	FA/738/2020	18/02/2020	HEIRS OF DECEASED GORDHAN KARMAN,JYOTSNABEN GORDHANBHAI,MANSUKH GORDHANBHAI,CHAMPABEN GORDHANBHAI,RAMNIKBHAI GORDHANBHAI,SHANTIBHAI GORDHANBHAI,ARVINDBHAI GORDHANBHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
49082	FA/739/2020	18/02/2020	HEIRS OF DECEASED SATHWARA VALLABH BECHAR,LAXMIBEN CHHAGANBHAI,VRAJLAL VALLABHABHAI,SAVITABEN JERAMBHAI,DIVALIBEN LAXMIDAS,LALJI VALLABHABHAI,DEVJI VALLABHABHAI,VIKIL VALLABHABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
49083	FA/772/2020	18/02/2020	UNITED INDIA GENERAL INSURANCE CO LTD,	MR VC THOMAS	KANTABEN MULJIBHAI @ MUKESHBHAI PARMAR,ANKITABEN MULJIBHAI @ MUKESHBHAI PARMAR,AKSHAY MULJIBHAI @ MUKESHBHAI PARMAR,LAXMANBHAI CHIMANBHAI PARMAR,KASHIBEN LAXMANBHAI PARMAR,NITINBHAI BHUPENDRABHAI PATEL,SHIVRAMBHAI RUPABHAI PARMAR	NISHIT A BHALODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49084	FA/814/2020	18/08/2020	BABUBHAI RANCHHODBHAI KACHHADIYA,SHANTABEN WD/O BABUBHAI RANCHHODHBHAI KACHHADIYA,VIMLABEN D/O BABUBHAI KACHHADIYA,ARVINDBHAI S/O BABUBHAI KACHHADIYA,HIRALAL S/O BABUBHAI KACHHADIYA,KANCHANBEN D/O BABUBHAI KACHHADIYA,PRAVINBHAI S/O BABUBHAI KACHHADIYA,SURESHBHAI S/O BABUBHAI KACHHADIYA,NARESHBHAI S/O BABUBHAI KACHHADIYA	,MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49085	FA/824/2020	20/02/2020	RABARI KUMBHA DUNGAR SINCE DECD THROUGH HIS HEIRS,RABARI JOJUBEN WD/O KUMBHABHAI(DECEASED),RABARI VAGHABHAI KUMBHABHAI SINCE DECEASED,RABARI JASUBEN KUMABHAI,RABARI SATUBEN KUMBHABHAI,RABARI LAKHMABEN KUMBHABHAI,RABARI CHELABHAI KUMBHABHAI,RABARI NATHUBEN KUMBHABHAI,RABARI MONABEN VAGHABHAI SINCE DECEASED,RABARI MASHRUBHAI VAGHABHAI,RABARI JAGALBEN VAGHABHAI,RABARI THAKARSHIBHAI VAGHABHAI,RABARI SHANKARBHAI VAGHABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUITION OFFICER,GENERAL MANAGER	
49086	FA/927/2020	26/02/2020	MAGANBHAI PRABHUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER,VASHRAMBHAI PRABHUBHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49087	FA/1025/2020	13/08/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	BHARATBHAI GABHABHAI SANCHALA (DARJI),HEMAN THAKARSIBHAI MADHVI	NOTICE SERVED,MR.HIREN M MODI
49088	FA/1036/2020	03/03/2020	AASHIF KASAM KALANDAR,	(CHETANKUMAR K SHAH)	RAJENDRAKUMAR RAMANBHAI BARIA,ZAKIR HUSSAIN SUDDIK CHANKI,HDFC ERGO GENERAL INSURANCE CO. LTD	
49089	FA/1055/2020	10/08/2020	MEGHAJIBHAI UKABHAI SINCE DECD THROUGH LHR,VITHALBHAI S/O MEGHAJIBHAI,PRAGJIBHAI S/O MEGHAJIBHAI,GHANSHYAMBHAI S/O MEGHAJIBHAI,PRAVINBHAI S/O MEGHAJIBHAI,MANIBEN WD/O MEGHAJIBHAI(EXPIRED),SHARDABEN D/O MEGHJIBHAI UKABHAI	MR GM AMIN	DY COLLECTOR (STATE OF GUJARAT) LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
49090	FA/1192/2020	11/08/2020	UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	PARTHI LIMBRIBEN DHARMABHAI,PARTHI HAJARIBEN DHARMABHAI,PARTHI SHAKRIBEN DHARMABHAI,PARTHI SHARDABEN DHARMABHAI,PARTHI PAKHUBHAI DHARMABHAI,PARTHI GANGABEN DHARMABHAI,PARTHI SURESHBHAI DHARMABHAI,PARTHI KIRANBHAI DHARMABHAI,VANABHAI DHUKHAJI RATHOD	NOTICE NOT RECD BACK
49091	FA/1194/2020	09/03/2020	UNION OF INDIA THROUGH GENERAL MANAGER,	MS ARCHANA U AMIN	JITENDRA PREMJI PANJARI (INJURED) SINCE DECD SINCE DECD,ARTI JITENDRA PANJARI W/O LATE JITENDRA PREMJI PANJARI,PRINCE JITENDRA PANJARI S/O LATE JITENDRA PREMJI PANJARI,PREMJIBHAI KANJIBHAI PANJARI	
49092	FA/1237/2020	20/08/2020	LILABEN ARVINDBHAI MACKWANA,MINOR DHAVAL ARVINDBHAI MACKWANA,MINOR SACHIN ARVINDBHAI MACKWANA,SHIVABHAI JERAMBHAI MACKWANA,SHANTUBEN SHIVABHAI MACKWANA	NISHIT A BHALODI	ARVINDBHAI BHAGWANBHAI MORI,BABUBHAI JINABHAI MORI,NEW INDIA INSURANCE CO LTD,RUTURAJSINH VASUDEVSINH ZALA	NOTICE NOT RECD BACK,MR VIBHUTI NANAVATI
49093	FA/1271/2020	27/08/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,SHARDABEN WD/O JASHWANTBHAI PUNAMBHAI PATEL,DILIPKUMAR S/O JASHWANTBHAI PUNAMBHAI PATEL,JIGNESHBHAI S/O JASHWANTBHAI PUNAMBHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED
49094	FA/1277/2020	27/08/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,PATEL BHAGWATIBEN WD/O BHARATBHAI MANIBHAI PATEL,PATEL MANSIBEN BHARATBHAI,PATEL KUNJKUMAR BHARATBHAI PATEL,PATEL MANIBHAI RAMJIBHAI,PATEL VIMLABEN W/O MANIBHAI RAMJIBHAI	NOTICE NOT RECD BACK
49095	FA/1285/2020	27/10/2020	MINOR GIRISHBHAI HIMMATBHAI JATVA,	NISHIT A BHALODI	PRAVINBHAI AMBALAL GURJAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,NEW INDIA INSURANCE CO. LTD	NOTICE SERVED,MR AJAY R MEHTA

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49096	FA/1286/2020	08/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED MEHSANA,	MR VIBHUTI NANAVATI	LEBOLA CHANDUBHAI NETABHAI,SOMABHAI RAMABHAI SOLANKI	RULE SERVED
49097	FA/1326/2020	27/08/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,NUTANBEN WD/O DILIPBHAI CHHAGANBHAI PATEL,DIKSHABEN D/O DILIPBHAI CHHAGANBHAI PATEL,KRUTIBEN D/O DILIPBHAI CHHAGANBHAI PATEL,DARSHANKUMAR S/O DILIPBHAI CHHAGANBHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED
49098	FA/1327/2020	27/08/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,NARMADABEN WD/O VITTHALBHAI MANJIBHAI PATEL,JITENDRABHAI S/O VITTHALBHAI MANJIBHAI PATEL,DHARMENDRABHAI VITTHALBHAI MANJIBHAI PATEL	,NOTICE SERVED
49099	FA/1328/2020	27/08/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,PATEL SAVITRIBEN WD/O SURESHBHAI SHAMJIBHAI PATEL,PATEL GAURAVBHAI SURESHBHAI,PATEL KRUTIBEN D/O SURESHBHAI SHAMJIBHAI PATEL W/O HARSHBHAI RATIBHAI PATEL,SHAMJIBHAI RAMJIBHAI PATEL,LAXMIBEN SHAMJIBHAI PATEL	NOTICE NOT RECD BACK,MR HIMANSU M PADHYA
49100	FA/1357/2020	14/10/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINH JETHABHAI BARIA,SABURBHAI DESINGBHAI MAVI,DALPATBHAI MOHANBHAI SANGODIYA	UNSERVED EXPIRED (N),MR MOHSIN M HAKIM
49101	FA/1364/2020	13/03/2020	FOJAJI SUNDARJI VANZARA,	(MR MB GANDHI),MR CHINMAY M GANDHI	ISHWARBHAI MADHABHAI PARMAR,PRAVINBHAI KHODABHAI PARMAR,MUKESHBHAI UDESINGBHAI PARMAR,SANGITABEN UDESINGBHAI PARMAR,JITUBHAI DHIRUBHAI PARMAR,VIPULBHAI RAMESHBHAI SOLANKI,ANILBHAI DHIRUBHAI SOLANKI,SUSHILABEN DHIRUBHAI PARMAR,SAVITABEN UDESING PARMAR,SHAKUBEN KHODABHAI PARMAR,MANIBEN WD/O KHODABHAI MADHABHAI,GOVINDBHAI HARMANBHAI PATEL	
49102	FA/1418/2020	25/11/2020	THE NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	ASHABEN DINESHBHAI KACHRABHAI RAVAT,SANJAY DINESHBHAI RAVAT,AMIT DINESHBHAI RAVAT,JANVI DINESHBHAI RAVAT,RAVAT BHARATBHAI PRAVINCHANDRA	RULE SERVED,RULE UNSERVED,MR KK THAKKAR
49103	FA/1445/2020	03/11/2020	ALPESH BABUBHAI PATEL,	MR MOHSIN M HAKIM	NAGJIBHAI CHIMANBHAI RATHWA,JASHWANTSINH MAHENDRASINH PARMAR,NATIONAL INSURANCE COMPANY LIMITED,LEGAL HEIRS OF DECEASED JIGNESH RAMESHBHAI SONI KOKILABEN RAMESHBHAI SONI,UNITED INDIA INSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MS LILU K BHAYA,(MR MAULIK J SHELAT)
49104	FA/1467/2020	10/08/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	LAXMIBEN MAJIBHAI JAJADIYA,KOMALBEN MAJIBHAI JAJADIYA,KETANBHAI MAJIBHAI JAJADIYA,VIJAYBHAI MAJIBHAI JAJADIYA,ANJAVALIBEN RAMJIBHAI JAJADIYA,JAFARALI NASIRALI SAIYAD	,MR GAURANG K CHAUHAN
49105	FA/1470/2020	10/09/2020	CHETNABEN PRAVINBHAI PATEL,AVKASHBHAI PRAVINBHAI PATEL,DEVKARANBHAI PUNJABHAI PATEL,JOYATIBEN DEVKARANBHAI PATEL	MR DAIFRAZ HAVEWALLA	MUKESHKUMAR MAGARAM CHAUDHARY,SARASWATI CONSTRUCTION CO,UNITED INDIA INSURANCE CO LTD	NOTICE NOT RECD BACK,MR GC MAZMUDAR,MR HG MAZMUDAR,MR TEJAS S TRIVEDI,MR HARSHRAJSINH H JHALA
49106	FA/1478/2020	15/07/2020	MEENABEN W/O JAYANTIBHAI MAFATBHAI THAKOR,SUNIL JAYANTIBHAI THAKOR,MINOR KOMALBEN JAYANTIBHAI THAKOR,MINOR SANJAY JAYANTIBHAI THAKOR	NISHIT A BHALODI	RAJENDRABHAI JATUBHAI RAHEVAR,RAVIRAJSINH KANAKSINH VAGHELA,NEW INDIA ASSURANCE CO. LTD	,MR PALAK H THAKKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49107	FA/1510/2020	27/10/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MAHAMADBHAI ALIMADBHAI MALPARA,RIZVANABEN MAHAMADBHAI MALPARA,MOHAMMADHANIF YUSUFBHAI RANGRAZ,THE UNITED INDIA INSURANCE CO. LTD,DASHRATHJI HALAJI RANA	NOTICE NOT RECD BACK,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
49108	FA/1532/2020	10/08/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	SIMALIYABHAI LALSINGBHAI KATARA,MAHESHKUMAR SOMABHAI SANGADA,ALKESHKUMAR SHANTILAL KARNAVAT	
49109	FA/1534/2020	10/08/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	RAJUBEN SUMANBHAI TADVI,SHAILESHBHAI JAYANTIBHAI TADVI	
49110	FA/1545/2020	07/07/2020	RAIDHANBHAI BHOLABHAI SADADIYA,SURESHBHAI BHOLABHAI SADADIYA	NISHIT A BHALODI	NANJIBHAI RAVJIBHAI KATESHIYA,UNITED INDIA INSURANCE CO. LTD.,	,MR RATHIN P RAVAL
49111	FA/1548/2020	20/08/2020	MINOR RAHUL S/O VINUJI VIRSANGJI THAKOR THROUGH JETHIBEN W/O VINUJI VIRSANGJI THAKOR,	NISHIT A BHALODI	BHARATSINH NATHUSINH VAGHELA,KHODUBHA BABUBHA VAGHELA,UNITED INDIA INSURANCE CO. LTD.,	(MR PARESH M DARJI),MR RATHIN P RAVAL
49112	FA/1550/2020	18/08/2020	BHIKHABHAI PREMJIBHAI KACHHADIYA,kantaben,nathiben,Khimjibhai Bhikhabhai,Jayshriben,Vishal,Vaishaliben,Ripalben,Hansaben,Sureshbhai,Dayaben,Sudhirbhai	,MR GM AMIN	DY. COLLECTOR, LAND ACQUISITION AND REHEBILITATION(IRRIGATION),EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49113	FA/1565/2020	11/08/2020	IQBALBHAI KASAMBHAI MIR,YUNUSBHAI IQBALBHAI MIR,AZAZ IQBALBHAI MIR,ROZMIN IQBALBHAI MIR	NISHIT A BHALODI	MUNNABHAI IBRAHIMBHAI MIR,RAJABHAI NEBHABHAI PARMAR,UNITED INDIA INSURANCE CO. LTD	,MR PALAK H THAKKAR
49114	FA/1570/2020	18/08/2020	VIRJIBHAI JIVABHAI BORAD,SAMJUBEN W/O VIRJIBHAI JIVABHAI,RASILABEN D/O VIRJIBHAI JIVABHAI,NARESHBHAI VIRJIBHAI,KRUPALI D/O HARESHBHAI VIRJIBHAI,KANCHANBEN W/O HARESHBHAI VIRJIBHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49115	FA/1571/2020	18/08/2020	KACHHADIYA MEGHAJIBHAI UKABHAI,VITHALBHAI S/O KACHHADIYA GORDHANBHAI UKABHAI,SHARDABEN D/O KACHHADIYA GORDHANBHAI UKABHAI,PRAGJIBHAI S/O KACHHADIYA GORDHANBHAI UKABHAI,GHANSHYAMBHAI S/O KACHHADIYABHAI UKABHAI,PRAVINBHAI S/O KACHHADIYA GORDHANBHAI UKABHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	
49116	FA/1572/2020	18/08/2020	POPATBHAI JIVABHAI LH OF LATE JIVABAI DAHYABHAI BOARD,VALLABHBHAI JIVABHAI,VIRJIBHAI JIVABHAI,VITTHALBHAI JIVABHAI,HIMMATBHAI JIVABHAI,AMBABEN JIVABHAI,SHANTABEN JIVABHAI,MANJULABEN JIVABHAI,CHAMPABEN JIVABHAI,SAMJUBEN WD/O VIRJIBHAI JIVABHAI,RASILABEN D/O VIRJIBHAI JIVABHAI,HARESHBHAI VIRJIBHAI,KRUPALI D/O HARESHBHAI VIRJIBHAI,DAMAYANTIBEN W/O VITTHALBHAI JIVABHAI,PANKAJBHAI S/O VITTHALBHAI JIVABHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49117	FA/1573/2020	18/08/2020	NAGJIBHAI SHAMJIBHAI,KANTIBHAI NAGJIBHAI S/O NAGJIBHAI SHAMJIBHAI,HIMMATBHAI NAGJIBHAI S/O NAGJIBHAI SHAMJIBHAI,JAYABEN D/O NAGJIBHAI SHAMJIBHAI,KANTABEN D/O NAGJIBHAI SHAMJIBHAI,DIPAKBHAI S/O NAGJIBHAI SHAMJIBHAI,ARVINDBHAI S/O NAGJIBHAI SHAMJIBHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49118	FA/1574/2020	18/08/2020	VITTHALBHAI JIVABHAI BORAD,DAMYANTIBEN W/O VITHALBHAI JIVABHAI,PANKAJBHAI S/O VITHALBHAI JIVABHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49119	FA/1575/2020	16/09/2020	SINTEX INDUSTRIES LIMITED,	MR SALIL M THAKORE	SOUTH INDIAN BANK LIMITED,PUNJAB NATIONAL BANK,BANK OF BARODA,CANARA BANK,UNION BANK OF INDIA,BANK OF INDIA,EXPORT IMPORT BANK OF INDIA,PUNJAB AND SIND BANK,CENTRAL BANK OF INDIA,IDBI BANK LIMITED,STATE BANK OF INDIA,KARNATAKA BANK LIMITED,AXIS BANK LIMITED,DZ BANK AG DUETSCHE ZENTRAL,FEDERAL BANK LIMITED,UNITED BANK OF INDIA,UCO BANK,VISTRA ITCL (INDIA) LIMITED,CANBANK FACTORS LIMITED	
49120	FA/1580/2020	02/09/2020	LH OF DECD RAVJIBHAI RUDABHAI,KAPILABEN D/O RAVJIBHAI W/O RASIKBHAI,BHUKHUBHAI RAVJIBHAI,LH OF DECD LADUBEN D/O RUDABHAI AND W/O HARIBHAI,LH OF DECD JIVTIBEN D/O RUDABHAI AND W/O MANJIBHAI,NATHABHAI RUDABHAI,KANTABEN HARIBHAI,BHIKHUBHAI HARIBHAI,ARVINDBHAI HARIBHAI,KALUBHAI HARIBHAI,SHARDABEN MANJIBHAI,VIJUBEN MANJIBHAI,KISHORBHAI RAVJISHI	MR GM AMIN	STATE OF GUJARAT THROUGH DY COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
49121	FA/1598/2020	22/12/2020	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAROJBA W/O PRAHLADSINH JADEJA,DIVYARAJSINH PRAHLADSINH JADEJA,JYOTIBA PRAHLADSINH JADEJA,ANANDCHANDRA MAHARANA,JENTIBHAI BHAVANBHAI AAHIR,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED
49122	FA/1719/2020	23/10/2020	LH OF DECD ARJANBHAI MAVJIBHAI,SAMJUBEN W/O ARJANBHAI MAVJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,MANJULABEN D/O ARJANBHAI MAVJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,JAYABEN D/O ARJANBHAI MAVJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,BHAVNABEN D/O ARJANBHAI MAVJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,DINESHBHAI ARJANBHAI,MANSUKHBHAI ARJANBHAI,DILIPBHAI ARJANBHAI,PRAVINBHAI ARJANBHAI,LH OF DECD DAMJIBHAI ARJANBHAI,HANSABEN /O DAMJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,JAGDISHBHAI DAMJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,BALUBHAI DAMJIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI,SANJAYBHAI DAMIBHAI THROUGH P.O.A. HOLDER PRAVINBHAI ARJANBHAI	,MR GM AMIN	DY COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER, AMRELI JAL SINCHAN VIBHAG	,GOVERNMENT PLEADER
49123	FA/1723/2020	09/10/2020	JAGRATIBEN SANJAYBHAI PARMAR,MINOR KEVAL SANJAYBHAI PARMAR,VINUBHAI ALIAS VISHNU ASHABHAI PARMAR,KOKILABEN VINUBHAI PARMAR	NISHIT A BHALODI	PURKHARAM PRAHLADRAM,AJABHAI NARANBHAI CHHIYA,NEW INDIA INSURANCE CO LTD,RAVJIBHAI AASHABHAI PARMAR,LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD	,MR KV GADHIA
49124	FA/1729/2020	26/09/2020	DILIPSINH NAVUJI CHAVDA,KOKILABEN DILIPSINH CHAVDA	MR.HIREN M MODI	BABUJI NATHUJI THAKOR,VINODKUMAR TRIKAMLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	,MR VIBHUTI NANAVATI
49125	FA/1738/2020	12/10/2020	SAKARBHAI PUNJABHAI LODHARI,DEVIBEN SAKARBHAI LODHARI	NISHIT A BHALODI	RANABHAI NARANBHAI ZALA,RANDHIRBHAI SIDIBHAI DODIYA,NEW INDIA ASSURANCE CO. LTD.	MR YOGI K GADHIA,APURVA K JANI
49126	FA/1743/2020	06/10/2020	THE RELIANCE GENERAL INSURANCE CO. LTD.,	MR CHIRAYU A MEHTA	MENABEN KARSHANBHAI CHAUDHARI,GIRISHBHAI MANGALDAS SENMA,HIMMATSINH PRUTHVISINH HADIYAL	NOTICE SERVED BY DS
49127	FA/1764/2020	01/10/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MONGHIBEN BABAJI DODIYA,HIMATSINH BHIKHAJI MADHUJI CHAVDA,VAGHELA LALSINH LAXMANSINH,VINUJI BAKUJI CHAVDA	,MR H M SHAH
49128	FA/1765/2020	01/10/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JANAKBA DINESHJI DODIYA,HIMATSINH BHIKHAJI MADHUJI CHAVDA,VAGHELA LALSINH LAXMANSINH,VINUJI BAKUJI CHAVDA	,MR H M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49129	FA/1825/2020	26/09/2020	SHRI RAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	HANSABEN ASHOKBHAI RAVAL,HITESHKUMAR ASHOKBHAI RAVAL,ARIFBHAI SHAFIBHAI MANSURI,IMRANBHAI RAFIKBHAI ALAD,LH OF DECD BAVAJIBHAI NARSINHBHAI PATEL,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,MANJULABEN BAVJIBHAI PATEL,ISHWARBHAIC BAVJIBHAI PATEL,MANUBHAI BAVJIBHAI PATEL,BHASKERBHAI BAVJIBHAI PATEL	,MR VIBHUTI NANAVATI,MR R G DWIVEDI,MS POOJA H HOTCHANDANI,MR PRADEEP R MISHRA
49130	FA/1826/2020	26/09/2020	SHRI RAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	HANSABEN ASHOKBHAI RAVAL,ARIFBHAI SHAFIBHAI MANSURI,IMRANBHAI RAFIKBHAI ALAD,LH OF DECD BAVAJI NARSHIBHAI,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,MANJULABEN BAVJIBHAI PATEL,ISHWARBHAI BAVJIBHAI PATEL,MANUBHAI BAVJIBHAI PATEL,BHASKERBHAI BAVJIBHAI PATEL	,MR VIBHUTI NANAVATI,MR R G DWIVEDI,MS POOJA H HOTCHANDANI,MR PRADEEP R MISHRA
49131	FA/1827/2020	26/09/2020	LABHUBEN WD/O HIRABHAI MEGHABHAI BHARVAD (CHAVADIYA),RAMILABEN SURABHAI BHARVAD,MINOR SHAILESH HIRABHAI BHARVAD(CHAVADIYA),MINOR INDUBHAI HIRABHAI BHARVAD(CHAVADIYA),MINOR KINJAL HIRABHAI BHARVAD(CHAVADIYA),MEGHNABEN KADVABHAI BHARVADI(CHAVADIYA)(DIED),JIVIBEN MEGHABHAI BHARVAD(CHAVADIYA)(DIED)	MR.HIREN M MODI	LADURAM SURAJMAL GURJAR,SBI GENERAL INSURANCE COMPANY LTD,MANGABHAI NAJABHAI PANCHIA,TATA AIG GENERAL INSURANCE COMPANY LTD	,MR VIBHUTI NANAVATI,SHRIJIT G PILLAI,MS KIRTI S PATHAK
49132	FA/1861/2020	05/10/2020	POPATBHAI JIVABHAI BORAD,VITTHALBHAI JIVABHAI BORAD,VIRJIBHAI JIVABHAI BORAD,VALLBHBHAI JIVABHAI BORAD,HIMMATBHAI JIVABHAI BORAD,LH OF LATE JIVABHAI DAHYBHAI BOARD,AMBABEN JIVABHAI,SHANTABEN JIVABHAI,MANJULABEN JIVABHAI,CHAMPABEN JIVABHAI,DAMYANTIBEN W/O VITTALBHAI JIVABHAI,PANKAJBHAI S/O VITTALBHAI JIVABHAI,SAMJUBEN W/O VIRJIBHAI JIVABHAI,RASILABEN D/O VIRJIBHAI JIVABHAI,HARESHBHAI VIRJIBHAI,KRUPALI D/O HARESHBHAI VIRJIBHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49133	FA/1866/2020	05/10/2020	RALIYATBEN HARIBHAI,DHIRUBHAI S/O HARIBHAI,KANCHANBEN D/O HARIBHAI,LILIBEN D/O HARIBHAI,LABHUBEN D/O HARIBHAI,ARVINDHBHAI S/O HARIBHAI,BABUBHAI S/O HARIBHAI	,MR GM AMIN	DY. COLLECTOR LAND ACQUISITION AND REHEBILITATION (IRRIGATION),EXECUTIVE ENGINEER,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
49134	FA/1890/2020	12/10/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	KALIBEN SANKLABHAI DUNGAICHA,VANABHAI DHUKHAJI RATHOD	
49135	FA/1914/2020	04/11/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	PARMAR BHAVANBHAI BACHUBHAI,RAMESHBHAI RAMABHAI KAIKADI,NARAYANBHAI RAMABHAI KAIKADI	NOTICE SERVED,NOTICE UNSERVED
49136	FA/1922/2020	04/11/2020	HIREN S/O GOPALDAS KHALAS,	RUSHI A BAROT	ARTIBEN W/O HIRENKHALAS D/O BHIKHABHAI KHALAS,	
49137	FA/1942/2020	14/10/2020	NEW INDIA ASSURANCE CO.LTD.,	MR AJAY R MEHTA	LAXMIBEN AJAYBHAI RATHOD,MINOR SANDEEP AJAYBHAI RATHOD,MINOR AVNI AJAYBHAI RATHOD,RANCHHODBHAI SOMABHAI RATHOD,MANJUBEN RANCHHODBHAI RATHOD,VASANTBHAI MAGANBHAI RATHOD	
49138	FA/1971/2020	06/11/2020	UNITED INDIA INSURANCE CO.LTD.,	MR PALAK H THAKKAR	BABLIBEN CHHANIABHAI DAMBHARIA @ PATEL,ASHOKBHAI CHHANIABHAI DAMBHARIA ALIAS PATEL,ILESHBHAI CHHANIABHAI DAMBHARIA ALIAS PATEL,DIPAKBHAI CHHANIABHAI DAMBHARIA ALIAS PATEL,SURESH DADAS RAJARAM,GANPATI CARRYING CORPORATION	
49139	FA/1989/2020	12/12/2020	LEGAL HEIRS AND LEGAL REPRESENTATIVE OF DECD. MUNNABHAI CHANDUBHAI DU. BHIL,CHANDUBHAI NIMJIBHAI DU. BHIL,MUKIBEN CHANDUBHAI DU. BHIL	,NISHIT A BHALODI	MAHENDRABHAI KANUBHAI TADVI,TAHIRNAKUSH MOHAMADUSUF MEMON,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MS KIRTI S PATHAK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49140	FA/2054/2020	13/10/2020	KHODABHAI TOGABHAI DANGAR,	MR VISHAL C MEHTA	KANKUBEN VALABHAI DANGAR,MEHUL VALABHAI DANGAR,VISHAL VALABHAI DANGAR,SEJAL VALABHAI DANGAR,BHAGWANJIBHAI KARNABHAI DANGAR,RANIBEN BHAGWANJIBHAI DANGAR,THE UNITED INDIA INSURANCE CO. LTD	,MR RUTVIJ S OZA
49141	FA/2212/2020	12/12/2020	RAMILABEN WD/O NARESHBHAI GOKALBHAI KORALI ALIAS BHARWAD,MINOR ROSHANIBEN NARESHBHAI KORALI ALIAS BHARWAD,MINOR RAJKUMAR NARESHBHAI KORALI ALIAS BHARWAD,MINOR NAVGAN NARESHBHAI KORALI ALIAS BHARWAD,RUPABEN WD/O GOKALBHAI KORALI ALIAS BHARWAD	(CHETANKUMAR K SHAH)	KAILASHBHAI JESINGBHAI BHARWAD,DHARMESH PREMJIBHAI KAROLI,TATA AIG GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,MR RATHIN P RAVAL
49142	FA/2273/2020	18/12/2020	KANUBHAI BHULABHAI PATEL,NINABEN HASMUKHBHAI MEHTA,MAGANBHAI TEJABHAI PATEL,PRADHYAPAK BABUBHAI H PATEL,MUKESHBHAI BALUBHAI MEHTA,KIRITKUMAR PANANCHAND SHAH	MR DHAVAL D VYAS	ASSISTANT CHARITY COMMISSIONER,CHARITY COMMISSIONER OF GUJARAT STATE,MAGANBHAI DHANJIBHAI MAKWANA,PRAJKASHKUMAR CHHAGANBHAI PATEL,SURYAKANT J PATEL,VILLIBEN N BADHANI	
49143	FA/2358/2020	02/12/2020	NATIONAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	DIPAKKUMAR MADANBHAI MISHRA,MADANBHAI LALABHAI MISHRA,ARJUNBHAI MAGANBHAI RATHVA	
49144	FA/2422/2020	04/12/2020	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	VINOD ALIAS NARENDRA JOGESHWAR MISHRA,RAFIQ MOHMMAD JAGRUDDIN PATHAN,JAGRUDDIN AMIRKHAN PATHAN,BHANUBHAI JESINGBHAI BHARWAD,UNITED INDIA INSURANCE CO LTD	
49145	FA/2444/2020	04/12/2020	NEW INDIA ASSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	ODHADBHAI DUDABHAI ULAVA,BHAVESHBHAI BADHUBHAI CHHELNA,HAMIRBHAI R. SISODIYA,ICICI LOMBARD GENERAL INSURANCE CO.LTD.,NAGABHAI RAMBHAI PARMAR,LAKHMANBHAI MERKHIBHAI MANDERA,JIVABHAI RAMBHAI ARANDA	

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1	X-OBJ/1/1996	23/08/2013	PRABAVATIBEN WD/O. SHAMBHUNATHSINGH I. RAJPUT INDRASANSING RAMSWARUPSINGH DECD.THROUGH THE LRS DEEPRAJIDEVI W/O INDRASANSING RAMSWARUPSING ANAND SHAMBUNATSINGH RAJPUT HEIRS OF R-2 &3 RAVI PRAKASH SHAMBUNATSING HEIRS OF R-2 & 3 MAMTABEN SHAMBUNATSING RAJPUT HEIRS OF R-2 & 3 MAYABEN SHAMBUNATSINGH RAJPUT HEIRS OF R-2 & 3 MANISH SHAMBUNATSINGH RAJPUT HEIRS OF R-2 & 3 NAVINKUMAR SHAMBUNATSINGH RAJPUT HEIRS OFR-2 & 3	MR SANDIP C SHAH MR KARTIKEY P RAWAL MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	MUBARAKALI SAFIMOHAMMED PATAN HAMIDHA MOHAMMED CHOTANI ORIENTAL INSURNACE CO LTD	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
2	X-OBJ/63/1996	23/11/2018	GUJARAT WATER SUPPLY & SEWERAGE BOARD	MR KH BAXI; NOTICE NOT RECD BACK	EVERGREEN TRADING CONSTRUCTIONCO.	MR GT DAYANI; NOTICE UNSERVED
3	X-OBJ/176/1996	29/07/2016	NARENDRASINH MAHIPATSINH RAJ BACHUBHAI MAHIJIBHAI MAGANBHAI CHHOTABHAI PATEL	NOTICE SERVED NOTICE UNSERVED NOTICE UNSERVED	THE ORIENTAL INSURANCE CO.LTD.	MR DARSHAN M PARIKH
4	X-OBJ/2878/1996	13/06/2013			.	
5	X-OBJ/2879/1996	13/06/2013	MUNIKUMAR S VIMAWALA RAMANBHAI M VIMAWALA PINKIBEN D/O SHAILESHBHAI M VIMAWALA NARSINHBHAI V PATEL HERIS OF DECD.SHAILESHKUMAR M VIMAWALA MUNIKUMAR SHAILESHKUMAR M VIMAWALA PINKIBEN D/O SHAILESHKUMAR M VIMAWALA RAMANBEN M VIMAWALA NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA MR AJAY R MEHTA MR AJAY R MEHTA MR AJAY R MEHTA MR AJAY R MEHTA MR AJAY R MEHTA MR AJAY R MEHTA MR AJAY R MEHTA; MR SUNIL B PARIKH	G S R T C	(MR MD PANDYA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6	X-OBJ/17/1997	06/05/2009	DHANGURIBEN PURSHOTTAM PANDYA	MR P J YAGNIK	BHAGIRATHIBEN AMRUTLAL VYAS NAVINCHANDRA AMRUTLAL VYAS SAVITABEN AMRUTLAL VYAS MULSHANKAR CHUNILAL VYAS STATE OF GUJARAT	MR CH VORA
7	X-OBJ/295/1997	31/08/2009	MANGUBEN WIDOW OF MANUBHAI CHIMANLAL PATEL NITINKUMAR MANUBHAI PATEL SANJAYKUMAR MANUBHAI PATEL KAUSHIKKUMAR MANUBHAI PATEL CHIMANBHAI BABHAIDAS PATEL	MR VH DESAI MR VH DESAI MR VH DESAI MR VH DESAI MR VH DESAI	NAVNITLAL MAGANLAL (HARIJAN) KABIRA VINODKUMAR BECHARBHAI PATEL ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD. AMBALAL ADARBHAI PATEL NEW INDIA ASSURANCE CO.LTD.	MS RV ACHARYA MR SANJAY M AMIN MR RAJNI H MEHTA
8	X-OBJ/296/1997	01/10/2015	FIROZKHA MAHMADKHA PATHAN	MR DN PANDYA	SAROJBEN JAGDISHBHAI BHAKTA BHADRESH JAGDISHBHAI BHAKTA FIROZKHA MAHMEDKHA PATHAN,	
9	X-OBJ/297/1997	01/10/2015	Blank Name		Blank Name	
10	X-OBJ/335/1997	29/11/2010	AHMEDABAD MUNICIPAL TANSPORT SERVICE	MR HS MUNSHAW	SAVITABEN WD/O DIPENDRABHAI @ CHIMANBHAI K. @ KHEMCHANDBHAI MINOR DIVYANG DIPENDRABHAI MINOR KETAN DIPENDRABHAI MINOR BHAVNABEN DIPENDRABHAI KHENGARBHAI PALABHAI MANIBEN KHENGARBHAI LAXMINARAYAN DHANRAMJI SHARMA	MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI
11	X-OBJ/381/1997	06/10/2009	BHAGVATSINH JALA,DECD.THRO'HISHEIRS INDRABA BHAGVATSINH GAYATRIDEVI B JALA,MINOR,THRO'INDRABA BHAGVATSINH NILADEVI B JALA,MINOR,THRO' INDRABA BHAGVATSINH ABHIJITSINH B JALA,MINOR,THRO'INDRABA BHAGVATSINH PARBATSINH KARSANBHAI	MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI SERVED BY AFFIX(N)	UNITED INDIA INSURANCE CO LTD	(MR PV NANAVATI)

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12	X-OBJ/387/1997	06/02/2015	GOVINDBHAI BHAVANBHAI KASHIBEN GOVINDBHAI RAMABEN HIMATBHAI RAJESH HIMATBHAI REKHA HIMATBHAI MINOR THRO' RAMABEN HIMATBHAI GHANSHYAM HIMATBHAI MINOR THRO' RAMABEN HIMATBHAI ANUBHAI GOVINDBHAI CHANDUBHAI PUNABHAI MAKWANA GOPINATH TRAVELS	(MR NAGIN N GANDHI) (MR NAGIN N GANDHI) (MR NAGIN N GANDHI) (MR NAGIN N GANDHI) (MR NAGIN N GANDHI) (MR NAGIN N GANDHI) (MR NAGIN N GANDHI) NOTICE SERVED	UNITED INDIA INSURANCE CO.LTD.	MS SONAL D VYAS
13	X-OBJ/35/1998	28/12/2018	KHIMABHAI SOMJIBHAI ZARU	JENIL M SHAH	GEB GEB	NOTICE SERVED MR DIPAK R DAVE
14	X-OBJ/37/1998	16/09/2009	GUJARAT ELECTRICITY BOARD GUJARAT ELECTRICITY BOARD	(MR GIRISH D BHATT) (MR GIRISH D BHATT)	MAYABA RAGHUJEE JADEJA KRISHNABEN RAGHUJEE JADEJA [MINOR]THRO'MAYABA JASHUBHA RAGHUJEE JADEJA MINOR THRO.MAYABA PRAKASHBA RAGHUJEE JADEJA [MINOR]THRO'MAYABA HANUBHA RAGHUJEE JADEJA-MINOR THRO'MAYABA	(MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH)
15	X-OBJ/82/1998	29/09/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	MR RC KAKKAD	VINAYAKANT MULCHANDBHAI GANDHI STATE OF GUJARAT SANDHI SULEMAN ALI	MR DEVANG NANAVATI
16	X-OBJ/168/1998	27/12/2011	NATVARLAL B KAKKAD MANGALABEN N KAKKAD,HERIS OF DECD.HANSABEN NATVARBHAI MANHERLAL L GADHVI	UNSERVED EXPIRED (R) UNSERVED EXPIRED (R) RULE UNSERVED	GSRTC	MR HEMANT S SHAH
17	X-OBJ/169/1998	27/01/2017	RADHABEN RAMJI SHRI JITESH RAMJI SHRI VIJAY RAMJI KU.PADU RAMJI PRAKASH RAMJI	MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI	NEW INDIA ASURANCE CO LTD M/S OSMAN NORMAMAD & KESHUBHA MAHIPATSINH THE UNITED INDIA INSURANCE CO. ANUPAM NAROTTAMBHAI BARAI	MR RAJNI H MEHTA

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18	X-OBJ/170/1998	30/11/2018	PATEL AMBALAL HEMCHANDBHAI PATEL PRABHUDAS RAMDAS PATEL SHIVABHAI NAGARDAS	NOTICE NOT RECD BACK NOTICE NOT RECD BACK NOTICE NOT RECD BACK	BANK OF INDIA	
19	X-OBJ/173/1998	13/07/2017	NATIONAL INSURANCE CO.LTD. RAJESHKUMAR CHALABHAI NEERUBEN VISHNUKUMAR	MR KARTIKEY P RAWAL MR KARTIKEY P RAWAL MR KARTIKEY P RAWAL	SURAJBEN CHALABHAI LABHUBHAI RAMSINH MENIYA HARJIBHAI THAKRASHIBHAI PATEL	MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI
20	X-OBJ/180/1998	16/01/2012	THE ORIENTAL INSURANCE CO.LTD. SIKANDAR IBRAHIM RAJ MOHAMMAD SALIM MEMON	MR DN PANDYA	AIYUB UDAYANSANG RAJ	MR RAJNI H MEHTA
21	X-OBJ/191/1998	18/12/2015	RAJA JIVA	MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
22	X-OBJ/192/1998	18/12/2015	P/A HOLDER OF RANCHOD LAKHA, NAGJI RANCHOD	MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
23	X-OBJ/193/1998	18/12/2015	AALA DESHUR	MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
24	X-OBJ/194/1998	12/04/2019	ANURADHA YATIN DARASARI NEW INDIA ASSURANCE CO LTD GUJARAT AGRO INDUSTRIES CORP. LTD NEW INDIA ASSURANCE CO LTD	MR AJAY R MEHTA MR AJAY R MEHTA MS PJ DAVAWALA MR AJAY R MEHTA	RAICHAND JOITARAM PATEL MINOR DEVAKI YATIN DARASARI, THRO'ANURADHA YATIN DARASAI HARSHVINABEN DILIPBHAI DARASARI DILIPBHAI CHINUBHAI DARASARI	
25	X-OBJ/195/1998	18/12/2015	KARSHAN NATHA MADHA NATHA	MR YOGESH S LAKHANI MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
26	X-OBJ/196/1998	18/12/2015	BHARVAD KHIMA VASTA BHARVAD PABA VASTA BHARVAD TIDA VASTA	MR YOGESH S LAKHANI NOTICE UNSERVED NOTICE UNSERVED	STATE OF GUJARAT	GOVERNMENT PLEADER
27	X-OBJ/197/1998	25/06/2010	UNITED INDIA INSURANCE CO LTD	MR RAJNI H MEHTA	SHAHJAHAN D/O ABDUL RAZAK NOORJAHAN D/O ABDUL RAZAK ABDUL MOHD IQBAL MOHD ISHAQ SHAIKH MOHD SALIK GULAMHUSEIN BHAGWATI RAMUBHAI PATEL	MR NM KAPADIA
28	X-OBJ/198/1998	29/09/2008	GUAJARAT STATE CO-OP.MARKETINGFEDERATION LTD.	(MR MB GANDHI)	BHIKHABHAI P PATEL	MR GM JOSHI

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29	X-OBJ/199/1998	04/08/2008	STATE OF GUJARAT	MR PS CHAMPANERI	MAHANTSHRI KALYANDASJI GOMTIDASJI COLLECTOR OF SURENDRANAGAR DY COLLECTOR EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
30	X-OBJ/200/1998	04/08/2008	STATE OF GUJARAT DISTRICT COLLECTOR OF SURENDRANAGAR DY COLLECTOR EXECUTIVE ENGINEER	MR PS CHAMPANERI GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	MAHANTSHRI KALYANDASJI GOMTIDASJI	
31	X-OBJ/201/1998	25/06/2010	UNITED INDIA INSURANCE CO. LTD.	MR RAJNI H MEHTA	ABDULGAFAR ABDULKARIM MANSURI VIJAYKUMAR MAHERCHAND NILA MANGALJI RAMKOKSINH RAHELU	 MR NM KAPADIA
32	X-OBJ/202/1998	22/12/2014	RAMESHCHANDRA POPATLAL RAVAL	MR PM BHATT	STATE OF GUJARAT	GOVERNMENT PLEADER
33	X-OBJ/203/1998	03/05/2013	BHIKHUBHAI DADBHAI KATHI RAMESH PANJUMAL RAISINGANI PRAKASH PANJUMAL RAISINGANI SUNDAR PANJUMAL RAISINGANI DURGABEN PANJUMAL RAISINGANI POONAM PANJUMAL RAISINGANI AMBALAL P PARMAR GSRTC	MR GT DAYANI MR GT DAYANI MR GT DAYANI MR GT DAYANI MR GT DAYANI MR GT DAYANI MRS VASAVDATTA BHATT	JANKIBEN PUNJAMAL RAISINGANI UTKARSHA BUILDERS ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
34	X-OBJ/205/1998	27/02/2012	NATIONAL INSURANCE CO.LTDL.	MS RENUKA K PARIKH	LAGHUBHA GAMBHIRSINH ZALA MAKRANI ABUBAKER HUSENBHAI MASARIBHAI RAYABHAI KHUNT KALUBHAI HAMIRBHAI IGP GUJARAT STATE NEW INDIA ASSURANCE CO.LTD.	UNSERVED EXPIRED (N) NOTICE SERVED MR AMAR D MITHANI NOTICE SERVED GOVERNMENT PLEADER MR RC JANI

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35	X-OBJ/206/1998	12/03/2012	NATIONAL INSURANCE CO LTD	MR SUNIL B PARIKH	KAILASHBEN NARANDAS NEW INDIA ASSURANCE CO LTD SAROJBEN NARANDAS ASHOKKUMAR NARANDAS GITABEN NARANDAS NARESHKUMAR NARANDAS KALUBHAI H RABARI STATE OF GUJARAT MAKRANI ABUBAKER HUSHENBHAI MASARIBHAI R KHANT	NOTICE SERVED MR RC JANI NOTICE SERVED MR AMAR D MITHANI NOTICE SERVED NOTICE SERVED NOTICE SERVED GOVERNMENT PLEADER NOTICE SERVED MR AMAR D MITHANI
36	X-OBJ/278/1998	23/06/2010	G.S.R.T. CORPORATION	GOVERNMENT PLEADER; MR HARDIK C RAWAL	HARISHCHANDRA C. SHAH - DECD. THRO' HIS HEIRS. RASHMIKA H. SHAH JINAL H. SHAH SHAINI H. SHAH MASTER SHREYANS H. SHAH JAYANTIBHAI MOTIBHAI	(MR MB GANDHI)
37	X-OBJ/284/1998	13/07/2017	HIRA KHIMA RAVJI JARAM RESI AT MORKANDA JETHA KHIMA MANIBEN MAVJI	MS VASUBEN P SHAH MS VASUBEN P SHAH MS VASUBEN P SHAH MS VASUBEN P SHAH	THE EXECUTIVE ENGINEER (R & B) P.W.D. THE STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER
38	X-OBJ/297/1998	21/12/2018	DEVABHAI BUDHABHAI G I D C	(MR RM VIN) MR MG NAGARKAR	OFFICE ON SPL DUTY LAND ACQUISITION	GOVERNMENT PLEADER
39	X-OBJ/329/1998	28/01/2020	LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PATEL RAMABHAI MANCHHABHAI	MS.YOGINI H UPADHYAY
40	X-OBJ/332/1998	05/08/2016	RAMILABEN, WD/O NARESHCHANDRA RAMANLAL KADIWALA MINOR BHARTIBEN NARESHCHNADRA KADIWALA MINOR GITABEN NARESHCHANDRA KADIWALA	MR RAJNI H MEHTA	ISMAIL IBRAHIM SHAIKH SANJAY DAIRY FARM, A PARTNERSHIP FIRM THE NEW INDIA ASSURANCE CO.LTD NIRMALABEN WIDOW OF RAMANLAL NAGINDAS KADIWALA RAMANLAL NAGINDAS KADIWALA - DELETED MINOR JAYESHKUMAR RAMANLAL KADIWALA	
41	X-OBJ/333/1998	24/08/2011	ARVINDBHAI SHASHIKANT BRAHMBHATT SHASHIKANT M BRAHMBHATT	(MR VC DESAI) (MR VC DESAI)	LAXMI FACTORY	(MR GIRISH D BHATT)

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42	X-OBJ/339/1998	12/12/2011	ORIENTAL INSURANCE CO.LTD.	MR GM JOSHI	BABULAL SHRIRAM CHAUHAN VIJAY SADASHIV PATIL LATABEN VIJAYKUMAR PATIL	MR ARUN H MEHTA
43	X-OBJ/341/1998	05/03/2012	DHIRUBHA HIMMATSINH JADEJA & ORS	MR MEHUL S SHAH; (MR SURESHM SHAH)	DHARAMKUNVARBA HARDEVSINH ZALA & ORS	MR AJAY R MEHTA
44	X-OBJ/342/1998	09/03/2012	HEIRS OF DECD.GOPAL KESHAV CHAVDA KESHAVJI DHARAMSHI CHAVDA JIVATIBEN KESHAVJI CHAVDA JYOTSNABEN GOPALBHAI CHAVDA, WD/O GOPALBHAI CHAVDA MINOR DHARMESHGOPALBHAI CHAVDATHRO'JYOTSNABEN G CHAVDA	MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI	NEW INDIA ASSURANCE CO LTD BABUBEN MULJIBHAI RABARI ISUB AMAD KHAFA NATIONAL INSURANCE CO LTD	MS LILU K BHAYA
45	X-OBJ/99/1999	17/06/2010	UNITED INDIA INSURANCE CO LTD	(MR PV NANAVATI)	NEW INDIA ASSURANCE CO LTD MOMABAI SALEMAMAD HINGORA MAHMAD HANIF IBRAHIM ANIRUDHSINH LAKHUBHA JADEJA UNITED INDIA INSURANCE CO.LTD. KANA RAMJI GAGAL LATIF IBRAHIM SUMARA AADHAM IBRAHIM SUMARA KUSAMBAI IBRAHIM SUMARA SULEMAN IBRAHIM SUMARA MAJID IBRAHIM SUMARA SERUBAI IBRAHIM SUMARA HASINABAI IBRAHIM SUMARA SALEMAMAD ILIAS HINGORA	MR AJAY R MEHTA
46	X-OBJ/100/1999	16/04/2008	ORIENTAL INSURANCE CO.LTD. RAKESHKUMAR S/O DURGAPRASAD SONI DURGAPRASAD S/O OMKARPRASAD SONI	MR KK NAIR MR KK NAIR MR KK NAIR	ALPABEN WD/O JIGISHBHAI N DALAL SUMATIBEN NARENDRABHAI DALAL NARENDRA CHANDULAL DALAL	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH

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47	X-OBJ/214/1999	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION)	MR KJ DWIVEDI	PRADHABHAI DECD.THRO'HEIR MOTIBHAI MOTIBHAI THRO'HEIR SALAMBHAI NAJARALI SALAMBHAI NAJARALI KANJIBHAI POPATBHAI RAMJI LALJI DECD.THRO'HEIRS JIVRAJ RAMJI JIVRAJ RAMJI MAGAN RAMJI JEBUBEN RAMJI VANECHAND KALIDAS SHAH DECD. THRO'HEIR PRAFULCHANDRA PRAFULCHANDRA VANECHAND SHAH ASHWIN AMBALAL SHAH & AMBALAL BHAICHAND SHAH HUF HOLDER DY COLLECTOR	MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN
48	X-OBJ/215/1999	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION)	MR KJ DWIVEDI	ZALA VAJUBHA SAMANTSANG ZALA LAUBHA SAMANTSANG ZALA MAHIPATSINGH SAMANTSANG LATE SURBHA SAMANTSANG,THRO' HIS HEIRS RAJKUVARBA SURBHA,POWER OF ATTIS VAJUBHA SAMANTSANG DY.COLLECTOR	MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN
49	X-OBJ/216/1999	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION)	MR KJ DWIVEDI	UMEDSANG MULUBHA HEMANTSANG KESARISANG DY.COLLECTOR	MR GM AMIN MR GM AMIN
50	X-OBJ/217/1999	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION)	MR KJ DWIVEDI	PATEL TALSHIBHAI RAMJIBHAI THAKKAR KARMALI PRADHANBHAI DY.COLLECTOR	MR GM AMIN MR GM AMIN
51	X-OBJ/218/1999	24/12/2019	EXECUTIVE ENGINEER (COSNTRUCTION)	MR KJ DWIVEDI	UMEDSINH MULUBHA BALUBHA MULUBHA,DIED,THRO' HIS HEIRS BAIRAJBA BALUBHA HARISINH BALUBHA NARENDRASINH BALUBHA SAHADEVSINH BALUBHA YASHWANTSINH BALUBHA HEMANTSANG KESARISANG ZALA DY.COLLECTOR	MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN

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52	X-OBJ/219/1999	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION)	MR KJ DWIVEDI	NIMALSINGH AJITSINGH LATE RATANSHI TEJPAL,THRO'HIS HEIRS CHANDRAKANT RATANSHI HIRABEN RATANSHI JAYANTI RATANSHI RASMIN RATANSHI LAXMAN MOHAN & LATE JASRAJ MOHAN HEIR KAMUBEN (KANTABEN) JASRAJ LATE PRADHAN MOTIL,THRO'HIS HEIR KARMALI PRADHAN LATE AMRUTLAL MOTIBHAI,THRO' HIS HEIRS UMEDALI AMRUTLAL JENABEN AMRUTLAL BARKATALI AMRUTLAL LAXMAN MOHANBHAI POER OF ATTONOF MOHANBHAI TRIKAMBHAI DY.COLLECTOR	MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN
53	X-OBJ/220/1999	24/12/2019	EXECUTIVE ENGINEER(CONSTRUCTION)	MR KJ DWIVEDI	THAKKAR KARMALI PRADHAN KANJI POPAT SAMJI TALSHI TALSHI JETHA,THRO'HIS HEIRS SAMJI TALSHI BATUK TALSHI MANSUKH TALSHI DHOLIBEN TALSHI GOSALIYA MANILAL UJAMSHI LATE AMRUTLAL MOTIBHAI,THRO' HIS HEIRS UMEDALI AMRUTLAL JENABEN AMRUTLAL BARKATALI AMRUTLAL MOHANDAS JERAMDAS LAXMAN MOHANBHAI,POWER OF ATTOOF MOHANBHAI TRIKAMBHAI DY.COLLECTOR	MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN

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54	X-OBJ/221/1999	08/08/2016	UNITED INDIA INSURANCE CO.LTD.	(MR PV NANAVATI); MR VIBHUTI NANAVATI	KAJAL WD/O SATISH THAVARDAS MUNSHI EKTA SATISH MUNSHI SWETA SATISH MUNSHI PUNJ SONS PVL.LTD. GENERAL MANAGER,M/S PUNJ SONS PVT.LTD.	NANAVATY ADVOCATES NANAVATY ADVOCATES NANAVATY ADVOCATES
55	X-OBJ/226/1999	10/01/2012	GSRTC	(MR SANDEEP N BHATT)	BHARATKUMAR RAGHAVJIBHAI PATEL KESHAVJIBHAI RAVJIBHAI MANSUKHLAL POPATLAL KAVA ORIENTAL INSURANCE CO LTD	MRS VASAVDATTA BHATT NOTICE SERVED NOTICE NOT RECD BACK NOTICE NOT RECD BACK
56	X-OBJ/227/1999	13/07/2017	GITABA PRAVINSINH CHUDASAMA (WD/O PRAVINSINH CHUDASAMA) SHAKTISINH PRAVINSINH CHUDASAMA BALVANTSINH KASALSINH CHUDASAMA NANDKUNVERBA BALVANTSINH CHUDASAMA	MR HD VASAVADA MR HD VASAVADA MR HD VASAVADA MR HD VASAVADA	MAGANLAL SUKHLAL SHAH NEW INDIA ASSURANCE CO.LTD. DAHYABHAI HARIBHAI THAKORE	MR RAJNI H MEHTA MR RAJNI H MEHTA
57	X-OBJ/266/1999	29/01/2020	SHARDABEN MANUBHAI PATEL BIPINCHANDRA BHOGILAL PATEL	MR TUSHAR MEHTA MR TUSHAR MEHTA	UNION BANK OF INDIA MANUBHAI BHOGILAL PATEL JASUBHAI G PATEL	MR BJ TRIVEDI; (MR JT TRIVEDI); MS DEVYANI N DAVE
58	X-OBJ/271/1999	02/04/2012	HIRABHAI TEJABHAI VAGHELA GANGABEN HIRABHAI VAGHELA	(MR MJ TRIVEDI) (MR MJ TRIVEDI)	UNITED INDIA INSURANCE CO.LTD. RAMJIBHAI RAVAJIBHAI SOLANKI BHIKHALAL SUVALAL JAISWAL	(MR PV NANAVATI)
59	X-OBJ/272/1999	13/08/2012	ORIENTAL INSURANCE CO.LTD.	MR MB PARIKH	HARSHADKUMAR RAMJIBHAI KOTECHADECD.THROUGH THE LRS MRS.NAYNABEN HARSHADKUMAR KOTECHA MINOR RIMA HARSAHDKUMAR KOTECHA THROUGH R-1/1 MINOR NIKUNJ HARSHADKUMAR KOTECH THROUGH R-1/1 RAJESHKUMAR BHOGILAL MODI	MR KK NAIR
60	X-OBJ/276/1999	17/08/2011	ISHWARBHAI LALJIBHAI MALHOTRA	(MR RA MISHRA)	SAIYED GULAMALI KAZAMALI	(MR MB GANDHI)

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61	X-OBJ/277/1999	13/08/2012	KRISHNANKUJJMAR SINHJI PRAVINSINHJI THRO' HEIRS GOVARDHANKUMARI KRISHNAKUMAR SINHJI PARANJAYADITYA KRISHNAKUMAR SINHJI	NANAVATI & NANAVATI NANAVATI & NANAVATI NANAVATI & NANAVATI	STATE OF GUJARAT DY COLLECTOR AND LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
62	X-OBJ/278/1999	09/08/2019	PATEL VISHNUBHAI GANDALAL	DR RAJESH H ACHARYA	BALDEVBHAI GANGARAM PATEL	(MR FB BRAHMBHATT)
63	X-OBJ/279/1999	24/08/2011	GEB JUNIOR ENGINEER,GEB EXECUTIVE ENGINEER GEB	MR GC MAZMUDAR; MR HG MAZMUDAR MR GC MAZMUDAR; MR HG MAZMUDAR MR GC MAZMUDAR; MR HG MAZMUDAR MR GC MAZMUDAR; MR HG MAZMUDAR	NILABEN,WD/O AMRISHBHAI ARVINDBHAI RUTVI AMRISHBHAI ARVINDBHAI, MINOR THRO'NILABEN ARVINDBHAI VADILAL AMIN KAPILABEN ARVINDBHAI AMIN	(MRS SIDDHI D TALATI) (MRS SIDDHI D TALATI) (MRS SIDDHI D TALATI) (MRS SIDDHI D TALATI)
64	X-OBJ/285/1999	28/08/2012	GEB SUPERINTENDING ENGINEER DY.ENGINEER	MR BHARAT T RAO MR BHARAT T RAO MR BHARAT T RAO	TAPUBHAI HARJIBHAI NAKUM	MR MEHUL S SHAH; (MR SURESHM SHAH)
65	X-OBJ/288/1999	24/08/2018	GK SHETH & CO.	(MR NV ANJARIA)	FOOD CORPORATION OF INDIA	THAKKAR AND PAHWA ADVOCATES
66	X-OBJ/289/1999	05/08/2016	NEW INDIA ASSURANCE CO.LTD.	(MR PV NANAVATI); MR VIBHUTI NANAVATI	NATIONAL INSURANCE CO.LTD. VALLABHBHAI DEVSHIBHAI MARKNA BHARATKUMAR DEVSHIBHAI KESHUBHAI RAMJIBHAI KHOYANI KANJIBHAI DEVSHIBHAI MARKNA	MR RAJNI H MEHTA
67	X-OBJ/291/1999	12/07/2013	MINOR SISIR RAJENDRAKUMAR MISHRA,THRO'KRUSHNAMURARI MINOR SHRADHA RAJENDRAKUMAR THRO'KRUSHNAMURARI R MISHRA	MR ASHISH M DAGLI MR ASHISH M DAGLI	GSRTC AHMADMIYA SULEMANMIYA MANSURI	(MR NV ANJARIA)
68	X-OBJ/299/1999	17/02/2009	NATIONAL INSURANCE CO.LTD.	MR SANDIP C SHAH	KHEMCHANDBHAI MADHAVLAL THAKKAR FULIBEN @ KRISHNABEN KHEMCHANDBHAI THAKKAR CHHAGANJI THAKORE PRAJAPATI SAIYED NAZIR HUSAIN AKBAR ALI	

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69	X-OBJ/300/1999	01/02/2012	JAYABEN WD/O LAKHABHAI DALABHAI PARMAR GULABBEN WD/O KANAIYALAL LAKHABHAI PARMAR SANJAY KANAIYALAL PARMAR HITESH KANAIYALAL PARMAR TEJABHAI LAKHABHAI PARMAR DEVALBEN LAKHABHAI PARMAR	MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI	AMRUTBHAI BHAVANBHAI PATEL AHMEDABAD MUNICIPAL TRANSPORT SERVICE	MR RR MARSHALL
70	X-OBJ/302/1999	10/10/2013	DR.MEGHRAJBHAI GALBABHAI PATEL	TANNA ASSOCIATES	BANASKANTHA JILLA SAHAKARI DUDH UTPADAK SANGH LTD PARTHIBHAI GALBHABHAI BHATOL S.R.CHAOWDHARY MANAGING DIRECTOR	MR DC DAVE MR DC DAVE MR DC DAVE
71	X-OBJ/303/1999	27/06/2014	VIMAL CHEMICALS	MR YJ TRIVEDI	NEW RELIEF SOAP FACTORY	(MR MJ TRIVEDI)
72	X-OBJ/340/1999	14/05/2008	MAHOHARSINHJI R JADEJA ORIENTAL INSURANCE CO LTD	(MR MD PANDYA) MR RAJNI H MEHTA	BHAVNABEN ASHOKBHAI RAYA MINOR KOMAL ASHOKBHAI RAYA MINOR SALONI ASHOKBHAI RAYA BHARTIBEN RAJENDRABHAI RAYA KHODABHAI DEVUBHAI BORICHA	MR RAJNI H MEHTA
73	X-OBJ/341/1999	10/07/2015	KAMALPRASAD HARGOVIND TIWARI KANUBHAI BABULAL VYAS	MR BHARAT JANI RULE UNSERVED	AHMEDABAD MUNICIPAL TRANSPORT SERVICE	MR HS MUNSHAW
74	X-OBJ/2/2000	25/03/2015	VIJAYLAXMI,WD/O GOPALDAS PATIRAM SHARMA	MR DN TRIVEDI	SADHNABEN GOPALDAS SHARMA MINOR PAVAN GOPALDAS SHARMA ABDULKALAM ABDULSAFAR GHORI UNITED INDIA INSURANCE CO LTD	MR A R SHAIKH NOTICE SERVED NOTICE NOT RECD BACK
75	X-OBJ/4/2000	31/07/2009	KAJLI SEVA SAHAKARI MANDALI LTD	MS AVANI S MEHTA	GUJARAT STATE COOPERATIVE MARKETING FEDERATION LTD VELAN SEVA SAHAKARI MANDALI LTD NAAWADA SEVA SAHAKARI MANDALI LTD SINDHAJ SEVA SAHAKARI MANDALI LTD BAVANA PIPALAYA SEVA SAHAKARI MANDALI LTD GOHIL NI KHAAN SEVA SAH MANDALLTD MALGAUM SEVA SAHAKARI MANDALI LTD NAWA GAUM SESVA SAHAKARI MANDALI LTD PEDHWADA SEVA SAHAKARI MANDALILTD AALIDAR SEVA SAHAKARI MANDALI LTD MAALSHRAM SEVA SAHAKARI MANDLILTD	

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76	X-OBJ/5/2000	31/07/2009	KAJLI SEVA SAHAKARI MANDALI LTD	MS AVANI S MEHTA	GUJARAT STATE COOPERATIVE MARKETING FEDERATION LTD VELAN SEVA SAHAKARI MANDALI LTD NANAWADA SEVA SAHAKARI MANDALILTD ELECTION AUTHORITY & DEPUTY COLLECTOR FOR THE ELECTION OF SINDHAJ SEVA SAHAKARI MANDALI LTD BAVANA PIPALVA SEVA SAHAKARI MANDALI LTD GOHIL NI KHAAN SEVA SAHKARI MANDALI LTD MALGAUM SEVA SAHAKARI MANDALILTD NAWA GAUM SEVA SAHAKARI MANDALI LTD PEDHWADA SEVA SAHAKARI MANDALILTD AALIDAR SEVA SAHAKARI MANDALI LTD MAALSHRAM SEVA SAHAKARI MANDALI LTD	

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77	X-OBJ/6/2000	31/07/2009	KAJLI SEVA SAHAKARI MANDALI LTD	MS AVANI S MEHTA	GUJARAT STATE COOP. MARKETING FEDERATION LTD CHARNEJ SEVA SAHAKARI MANDALI LTD DAMLI SEVA SAHAKARI MANDALI LTD KAADODARA NO 2 SEVA SAHAKARI MANDALI LTD VADNAGAR SEVA SAHKARI MANDALI LIMITED MORWAD SEVA SAHAKARI MANDALI LIMITED JITHLA SEVA SAHAKARI MANDALI LIMITED KODINAR NO. 2 SEVA SAHAKARI MANDALI LIMITED KADWASAN SEVA SAHAKARI MANDALILIMITED DEVALPUR SEVA SAHAKARI MANDALI LIMITED PIPLI NO. 2 SEVA SAHAKARI MANDALI LIMITED BODLA SEVA SAHAKARI MANDALI LTD CHHAS SEVA SAHAKARI MANDALI LIMITED GEER DEVLI SEVA SAHAKARI MANDALI LIMITED MIRAPUR PANADAR SEVA SAHAKARI MANDALI LIMITED BARDA SEVA SAHKARI MANDALI LIMITED PRANSALI KHETI VISHAYAK KARYAKARI SAHAKARI MANDALI LTD SIMAAR SEVA SAHAKARI MANDALI LIMITED NAWA PARA KHEDUT SAHAKARI MANDALI LIMITED BHOTALA KHETI VISHAYAK KARYAKARI SAHAKARI MANDALI LTD SAVNI SEVA SAHAKARI MANDALI LTD. NAWA PARA DAARI KHETI VISHAYAKAUDHYOGIK SEVA SAHAKARI ADVI NO 1 SEVA SAHAKARI MANDALI LTD ADVI NO 2 SEVA SAHAKARI MANDALI LTD MOTIYAJ SEVA SAHAKARI MANDALI LTD MOTI FAFLI SEVA SAHAKARI MANDALI LTD SAYAJI RAJPARA SEVA SAHAKARI MANDALI LTD CHHACHHAR SEVA SAHAKARI MANDALI LTD CHAUHAN NI KHAN SEVA SAHAKARI MANDALI LTD	

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78	X-OBJ/7/2000	31/07/2009	KAJLI SEVA SAHAKARI MANDALI LTD	MS AVANI S MEHTA	BODLA SEVA SAHAKARI MANDALI LTD DAMLI SEVA SAHAKARI MANDALI LTD KAADODARA NO2 SEVA SAHAKARI MANDALI LTD VADNAGAR SEVA SAHAKARI MANDALI LTD MORWAD SEVA SAHAKARI MANDALI LTD JITHLA SEVA SAHAKARI MANDALI LTD KODINAR NO.2 SEVA SAHAKARI MANDALI LTD KADWASAN SEVA SAHAKARI MANDALI LTD DEVALPUR SEVA SAHAKARI MANDALI LTD PIPLI NO.2 SEVA SAHAKARI MANDALI LTD CHHAS SEVA SAHAKARI MANDALI LTD ADVI NO.1 SEVA SAHAKARI MANDALI LTD GEER DEVLI SEVA SAHAKARI MANDALI LTD MIRAPUR PANADAR SEVA SAHAKARI MANDALI LTD BARDA SEVA SAHAKARI MANDALI LTD PRANSLI KHETI VISHAYAK KARYAKARI SAHAKARI SIMAAR SEVA SAHAKARI MANDALI LTD NAWA PARA KHEDUT SAHAKARI MANDALI LTD BHETALA KHETI VISHAYAK KARYAKARI SAHAKARI MANDALI LTD SAVNI SEVA SAHAKARI MANDALI LTD NAWA PARA DAARI KHETI VISHAYAKAUDHYOGIK SEVA SAHAKARI GUJARAT STATE COOP MKTG. FEDERATION LTD ADVI NO.2 SEVA SAHAKARI MANDALI LTD ELECTION AUTHORITY AND DY COLLECTOR MOTIYAJ SEVA SAHAKARI MANDALI LTD MOTI FAFLI SEVA SAHAKARI MANDALI LTD SAYAJI RAJPARA SEVA SAHAKARI MANDALI LTD CHHACHHAR SEVA SAHAKARI MANDALI LTD CHAUHAN NI KHAAN SEVA SAHAKARIMANDALI LTD CHARNEJ SEVA SAHAKARI MANDALI LTD	

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79	X-OBJ/10/2000	30/03/2012	GAJENDRASINH NATUBHA MINOR DECD. THRO' HEIRS NATUBHAI N NATUBHAI NARUBHAI TAKHUBHA NATUBHAI	MR HD VASAVADA MR HD VASAVADA MR HD VASAVADA	NEW INDIA ASSURANCE CO. LTD. JETHABHAI UKABHAI PATEL GORDHAN JETHABHAI PATEL CHELLA URGAN BHARVAD	MS LILU K BHAYA
80	X-OBJ/3/2001	15/06/2017	ORIENTAL INSURANCE CO.LTD.	MS KARUNA V RAHEVAR	BINABEN YOGESHBHAI PATEL SUBHASH CHUNILAL BHAGAT SHANTILAL JAGUBHAI PATEL LALITABEN SHANTILAL PATEL DARSHANSING MAGANSINH CHAUHAN RAJASTHAN GAS CARRIERS UNITED INDIA INSURANCE CO LTD. JASANGSING REVAJI BARAD. SADHURAN PATEL & SONS. UNITED INDIA INSURANCE CO LTD.	MR JITENDRA M PATEL MR JITENDRA M PATEL
81	X-OBJ/4/2001	15/06/2017	ORIENTAL INSURANCE CO LTD.	MS KARUNA V RAHEVAR	RAJNIBEN @ HEMANTIBEN DILESHBHAI DESAI SADHURAN PATEL & SONS. UNITED INDIA INSURANCE CO LTD. SUBHASH CHUNILAL BHAGAT MINOR SIMIPL DILESHBHAI DESAI THRO'RANJANBEN DILESHBHAI DELETED. HASUMATIBEN GUNVANTRAY DESAI DELETED. DARSHANSING MAGANSINGH CHAUHAN RAJANSTHAN GAS CARRIERS UNITED INDIA INSURANCE CO.LTD. JASANGSING REVAJI BARAD	MR JITENDRA M PATEL

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82	X-OBJ/5/2001	15/06/2017	UNITED INDIA INSURANCE CO LTD.	(MR PV NANAVATI); MR VIBHUTI NANAVATI	RAJNIBEN @ HEMANTIBEN DILESHBHAI DESAI MINOR SAMIPAL DILESHBHAI PATEL,THRO'RAJNIBEN D DESAI HASUMATIBEN GUNVANTRAY DESAI DARSHANSING MAGANSING CHAUHAN RAJASTHAN GAS CARRIERS JASANSING RAVJI BARAD SADHURAM PATEL & SONS. SUBHASH CHNILAL BHAGAT ORIENTAL INSURANCE CO LTD.	MR JITENDRA M PATEL MS KARUNA V RAHEVAR
83	X-OBJ/6/2001	15/06/2017	UNITED INDIA INSURANCE CO LTD.	(MR PV NANAVATI); MR VIBHUTI NANAVATI	BINABEN YOGESHBHAI PATEL SHANTILAL JAGUBHAI PATEL LALITABEN SHANTILAL PATEL DARSHANSING MAGANSING CHAUHAN RAJASTHAN GAS CARRIERS JASANSING RAVJI BARAD SADHURAM PATEL & SONS. SUBHASH CHNILAL BHAGAT ORIENTAL INSURANCE CO LTD.	MR JITENDRA M PATEL MS KARUNA V RAHEVAR
84	X-OBJ/7/2001	26/12/2011	UNITED INDIA INSURANCE CO LTD.	MS KJ BRAHMBHATT	PATEL CHIMANBHAI DANABHAI HARGOVINDBHAI MANDANBHAI DESAI(RABARI) PATEL KARSANBHAI MAGANBHAI	 SANJAY R PATEL SANJAY R PATEL
85	X-OBJ/22/2001	18/06/2012	KAILASHBEN WD/O CHANDRAKANT AMBALAL PATEL VARSHABEN CHANDRAKANT PATEL MINOR SHILABEN CHANDRAKANT PATEL MINOR RAJENDRA CHANDRAKANT PATEL	MR TARESH J BHATTJI MR TARESH J BHATTJI MR TARESH J BHATTJI MR TARESH J BHATTJI	GSRTC	(MR KS JHAVERI)
86	X-OBJ/23/2001	22/06/2017	JAYESH SURESHBHAI KAKKAD DECD.THRO' HEIRS RAJESH S KAKKAD RAJESH SURESHBHAI KAKKAD KAMLESHBHAI SURESHBHAI KAKKAD BHAVNABEN DHARMENDRABHAI PAUN	MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH	UNITED INDIA INSURANCE CO LTD. BHIKHABHAI ODHAVJIBHAI DESAI GIRISHBHAI JAMNADAS KAKKAD ORIENTAL INSURANCE CO. LTD.	(MR PV NANAVATI); MR VIBHUTI NANAVATI

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87	X-OBJ/26/2001	23/07/2008	NEW INDIA ASSURNCE CO LTD	MR SUNIL B PARIKH	JIGNESH RATILAL DAVE DINESHKUMAR MEHTA VIMAL DINESHKUMAR MEHTA ORIENTAL INSURANCE CO LTD BHARAT LIME DEPOT RAJANPRASAD MOHAN JAYSWAL	
88	X-OBJ/33/2001	26/08/2010	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	AMIRMIYA HISAMMIYA,SINCE DECD.THRU,HIS HEIRS & L.RS. NOORJAHA AMIRALI SAIYAD NAZERA AMIRALI SAIYAD SADIQ AMIRALI SAIYAD SAHID AMIRALI SAIYAD JAKIRA AMIRALI SAIYAD	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
89	X-OBJ/60/2001	20/06/2016	LEGAL HEIRS OF D/D VAJUBHAI VADILAL MEHTA. 1.VADILAL DEVSIBHAI MEHTA SMTSUSHILABEN VAJUBHAI MEHTA KIRANKUMAR VAJUBHAI MEHTA GIRISHBHAI VAJUBHAI MEHTA DR.UDAIYAN VAJUBHAIMEHTA	THAKKAR AND PAHWA ADVOCATES THAKKAR AND PAHWA ADVOCATES MR MD CHAUHAN MR MD CHAUHAN MR MD CHAUHAN	DILIPBHAI SURBHAI AHIR NARANBHAI VIRABHAI RESIDING AT MANJUR HUSSAIN BABUBHAI GHORI GIRISH VAJUBHAI MEHTA UNITED INDIA INSURANCE CO,LTTD ORIENTAL INSURANCE CO.LTD.	 (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI)
90	X-OBJ/61/2001	03/02/2015	ORIENTAL INSURANCE CO LTD	MR AJAY R MEHTA	KAILASHBEN MAHENDRKUMAR GANDHI MINOR SAURABH MAHENDRAKUMAR GANDHI THROUGH MOTHER NO 1. MINOR NIDHI MAHENDRAKUMAR GANDHI THROUGH MOTHER NO 1. CHIMANLAL ISHWARLAL GANDHI RANJANBEN CHIMANLAL GANDHI BHALESH CHIMANLAL GANDHI HARISHBHAI JAGJIVANBHAI KACHHIYA HEIRS OF MAGANLAL PUNJABHAI KACHHIYA PASIBEN MAGANLAL KACHHIYA CHAMPAKBHAI MAGANLAL KACHHIYA MUKUNDBHAI MAGANLAL KACHHIYA THAKORBHAI MAGANLAL KACHHIYA JASODABEN MAGANLAL KACHHIYA KAPILABEN MAGANLAL KACHHIYA	MR DARSHAN M PARIKH

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91	X-OBJ/230/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
92	X-OBJ/231/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
93	X-OBJ/232/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
94	X-OBJ/233/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
95	X-OBJ/234/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
96	X-OBJ/235/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
97	X-OBJ/236/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
98	X-OBJ/237/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
99	X-OBJ/238/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
100	X-OBJ/239/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
101	X-OBJ/240/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
102	X-OBJ/241/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	

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103	X-OBJ/242/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
104	X-OBJ/243/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
105	X-OBJ/244/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
106	X-OBJ/245/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
107	X-OBJ/246/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
108	X-OBJ/247/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
109	X-OBJ/248/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
110	X-OBJ/249/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
111	X-OBJ/250/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
112	X-OBJ/251/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
113	X-OBJ/252/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
114	X-OBJ/253/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	

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115	X-OBJ/254/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
116	X-OBJ/255/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR JAYESH M PATEL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	
117	X-OBJ/256/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	SHIVABHAI AMBARAM PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
118	X-OBJ/257/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	MANABHAI MULABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
119	X-OBJ/258/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	BECHARJI UGARAJI THAKOR SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
120	X-OBJ/259/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	LAXMIBEN WD/O MOTIJI UGARAJI THAKOR SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
121	X-OBJ/260/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	MANILAL MULABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
122	X-OBJ/261/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	MANABHAI MULABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
123	X-OBJ/262/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	MANILAL MULDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
124	X-OBJ/263/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	PARSOTTAMBHAI ISHWARDAS PATEL DECD. THRO'HEIR BALDEVBHAI BALDEVBHAI PARSOTTAMDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
125	X-OBJ/264/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	PUNJABHAI SHIVABHAI PRAJAPATI DECD. THRO'HEIRS SITABEN SITABEN PUNJABHAI KANUBHAI PUNJABHAI GOVINDBHAI SHIVABHAI SHANKARBHAI RAMABHAI DECD. THRO'HEIR BACHUBAHI S PRAJAPA BACHUBHAI SHANKARBHAI PRAJAPATI SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
126	X-OBJ/265/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	SHAKARAJI AMTHAJI THAKOR DECD.THRO'HEIRS SAMIBEN RAMAJIAI SAMIBEN RAMAJIAI BABAJI AMTHAJI BENIBEN CHHAGANJI HEIR OF DECDCHHAGANJI AMTHAJI SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
127	X-OBJ/266/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	FULAJI KAKUJI THAKOR DECD.THROHEIRS BABUJI FULAJI THAKOR BABUJI FULAJI THAKOR CHHANAJI FULAJI THAKOR SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
128	X-OBJ/267/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	JETHABHAI HARJIVANDAS PATEL DECD. THRO'HEIRS NATHIBEN NATHIBEN WD/O JETHABHAI HARJIVANDAS BHIKHABHAI JETHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
129	X-OBJ/268/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	SHIVABHAI AMBARAM PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
130	X-OBJ/269/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	ISHWARBHAI MOTIRAM PRAJAPATI AMBALAL MOTIRAM PRAJAPATI SPECIAL LAND ACQUISITION OFFICER NO. I	MR SHITAL R PATEL
131	X-OBJ/270/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	VITHALBHAI HARJIVANDAS PATEL DECD. THRO'HEIRS KANKUBEN V SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
132	X-OBJ/271/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	VITHALBHAI H PATEL DECD. THRO'HEIR KANKUBEN WD/O VITHALBHAI SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
133	X-OBJ/272/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	CHELABHAI JOITABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
134	X-OBJ/273/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	KALABHAI MULABHAI DECD. THRO' HEIRS MENABEN WD/O KALIDAS MENABEN WD/O KALIDAS PATEL PRAHLADBHAI KALIDAS PATEL BHIKHABHAI KALIDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
135	X-OBJ/274/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	CHATURBHAI JOITARAM PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
136	X-OBJ/275/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	SHANABHAI CHELABHAI PATEL ATMARABHAI CHELABHAI PATEL OFFICER NO.1 AMBALAL CHELABHAI PATEL KANTILAL CHELABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
137	X-OBJ/276/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL MR SHITAL R PATEL
138	X-OBJ/277/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	RAMABHAI DECD. THRO' HEIRS PURI WD/O RAMABHAI HARJIVAN PURI WD/O RAMABHAI HARJIVANBHAI NAVA BALKRUSHNA SURESH RAMABHAI SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
139	X-OBJ/278/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL

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140	X-OBJ/279/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL MR SHITAL R PATEL
141	X-OBJ/280/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	RANCHHODBHAI DEVABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
142	X-OBJ/281/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	JAMANA KALIDAS DECD. THRO'HEIRSOMABHAI JAMANADAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
143	X-OBJ/282/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
144	X-OBJ/283/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	RAMABHAI DEVABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
145	X-OBJ/284/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	CHHANABHAI CHELDAS PATEL ATMARAMBHAI CHELDAS PATEL AMBALAL CHELDAS PATEL KANTILAL CHELDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
146	X-OBJ/285/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	CHATURBHAI JOITABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
147	X-OBJ/286/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	KALIDAS MULDAS PATEL THRO'HEIRMENABEN WD/O KALIDAS MENABEN WD/O KALIDAS PRAHLADBHAI KALIDAS PATEL BHIKHABHAI KALIDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
148	X-OBJ/287/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	KALABHAI MULABHAI DECD. THRO' HEIRS MENABEN WD/O KALIDAS MENABEN WD/O KALIDAS PRAHLADBHAI KALIDAS PATEL BHIKHABHAI KALIDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
149	X-OBJ/288/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	GOVABHAI DEVABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO. 1	MR SHITAL R PATEL
150	X-OBJ/289/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	CHELABHAI JOITARAM PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
151	X-OBJ/290/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	KANKUBEN WD/O SHIVABHAI JOITABHAI SHANABHAI CHELDAS PATEL ATMARAM CHELDAS PATEL AMBALAL CHELDAS PATEL KANTILAL CHELDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.I	MR SHITAL R PATEL
152	X-OBJ/291/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	CHELABHAI JOITARAM PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
153	X-OBJ/292/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	KALABHAI MULABHAI PATEL DECD. THRO' HEIRS MENABEN WD/O KALI MENABEN WD/O KALIDAS PRAHLADBHAI KALIDAS PATEL BHIKHABHAI KALIDAS PATEL SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL
154	X-OBJ/293/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	BHIKHABHAI NATHABHAI PATEL RAMESHBHAI NATHABHAI PATEL SPECIAL LAND ACQUISITION OFFICER NO. I	MR SHITAL R PATEL
155	X-OBJ/294/2001	22/09/2008	AHMEDABAD URBAN DEVELOPMENT AUTHORITY	MR RR MARSHALL	SAIJ DOGS, DOVES CHARITABLE TRUST CHELABHAI JOITARAM PATEL RANCHHODBHAI DEVABHAI NATHABHAI SHANKARDAS PATEL DECD. THRO' HEIR BHIKHABHAI N SPECIAL LAND ACQUISITION OFFICER NO.1	MR SHITAL R PATEL

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156	X-OBJ/295/2001	15/12/2010	NATIONAL INSURANCE CO.LTD	MR PB MODI	JAGDISHCHANDRA BHOGILAL MODI HASMUKHLAL MAGANLAL SHAH	
157	X-OBJ/296/2001	12/01/2012	PARVATIBEN WD/O ASHOKKUMAR ARJUNBHAI PATEL DEEPAK ASHOKKUMAR PATEL KALPESH ASHOKKUMAR PATEL		ISHWARBHAI BABUBHAI CHAUDHARI THAKOR UKABHAI MOHANBHAI UNITED INDIA ASSURANCE CO LTD. SATYANARAYAN SHOW MILL NEW INDIA INSURANCE CO LTD.	MR RC JANI (MR PV NANAVATI)
158	X-OBJ/297/2001	11/03/2016	UNITED INDIA INSURANCE CO.	MR SANDIP C SHAH	HARSHABEN WIDOW OF GIRISHBHAI N. THAKKER SHRUTIBEN GIRISHBHAI THAKKER MINOR NISHI GIRISHBHAI THAKKER MINOR DHARABEN GIRISHBHAI THAKKER MINOR JUHI GIRISHBHAI THAKKER MINOR MIHIR GIRISHBHAI THAKKER GODAVARIBEN NATWARLAL THAKKER (DELETED) SHRI RAJU NIVRUTSE TANGARE M/S. SATISH CARGO MOVERS	(MR PV NANAVATI)
159	X-OBJ/298/2001	14/12/2011	HEIRS OF DECD.PRADUMAN @ PADMAKANT RAMNIKLAL PATHAK NIRANJANABEN PADAMKANT PATHAK DARSHANABEN PADAMKANT PATHAK MANISH PADAMKANT PATHAK	MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI	ORIENTAL INSURANCE CO.LTD. KARHANBHAI OGHADBHAI VASHRAMBHAI OGHADBHAI BHARWAD	MR KK NAIR MR KK NAIR MR KK NAIR
160	X-OBJ/300/2001	03/02/2015	NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	FAZLE ABBAS MOH'DALI GANDHI KANTIBHAI RANCHHODBHAI PARMAR MOTIBHAI JAKSHIBHAI DESAI ASHOKBHAI DEVCHANDBHAI PATEL NATIONAL INSURANCE CO.LTD.	(MR BN KESHWANI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
161	X-OBJ/301/2001	26/12/2011	RASHMIKABEN WD/O.I H MODI MINOR SNEHAL I MODI THRO'GUARDIAN RASHMIKABEN NO.1 MINOR BHOMIK I MODI, THROUGH GUARDIAN RASHMIKABEN NO.1 KANTABEN HARILAL MODI MINOR MITAL I MODI, THROUGH GUARDIAN RASHMIKABEN NO.1 MINOR JENI I MODI, THROUGH GUARDIAN RASHMIKABEN NO.1	MR SANDIP C SHAH	BALKRISHAN N DESAI NEW INDIA ASSURANCE CO.LTD. VADILAL ICECREAM AGENCY LABHSHANKER GIRJASHANKER RAVAL UNITED INDIA INSURANCE CO LTD. UNITED INDIA INSURANCE CO LTD.	MR RAJNI H MEHTA MR RAJNI H MEHTA
162	X-OBJ/302/2001	09/05/2013	JATINKUMAR VINODBHAI SONETHA NIKHILKUMAR BACHUBHAI SONETHA NILAYKUMAR B SONETHA	(MR JD AJMERA)	GUJ STATE ROAD TRANSPORT CORPN H.H.SUNATRA DINESHKUMAR ANILKUMAR	(MR MD PANDYA)
163	X-OBJ/303/2001	09/05/2013	JATINKUMAR V SONETHA NIKHILKUMAR BACHUBHAI SONETHA NILAYKUMAR BACHUBHAI SONETHA	(MR JD AJMERA) (MR JD AJMERA) (MR JD AJMERA)	GUJ STATE ROAD TRANSPORT CORPN H.H.SUNATRA DINESHKUMAR ANILKUMAR	(MR MD PANDYA)
164	X-OBJ/304/2001	16/01/2012	BHARATSINH JADEJA	MR MEHUL S SHAH; (MR SURESHM SHAH)	SAROJ DUSYANT MISHRA AND ANR.	MR RAJNI H MEHTA
165	X-OBJ/305/2001	12/12/2011	NATIONAL INSURANCE CO. LTD.	MR RAJNI H MEHTA	PATEL KANTABEN ALIAS SHANTABENBHARATBHAI MANUBHAI MERABHAI KALAL PRAFULCHANDRA HIMATLAL	
166	X-OBJ/306/2001	16/07/2010	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	DAHYAJI HIRAJI	(MR A J PATEL)
167	X-OBJ/307/2001	29/08/2008	AHMEDABAD MUNICIPAL CORPO. THRO' TRANSPORT MANAGER	MR MG NAGARKAR	URVI NARENDRABHAI SHAH THRO' GUARDIAN NAREDRABHAI LALBHAI JESHINGBHAI VALABHAI SOLANKI	MR SANDIP C SHAH
168	X-OBJ/308/2001	04/02/2020	STATE OF GUJARAT DY COLLECTOR AND LAND ACQUISITION OFFICER (IRRIGATION) EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	MADHUBALA MOHANLAL KALAVATIBEN MAHENDRAKUMAR	MR MB PARIKH MR MB PARIKH
169	X-OBJ/309/2001	08/02/2012	RANCHHODBHAI POPATBHAI BARIA SHAIRU GEMS NEW INDIA INSURANCE CO.LTD.	MR JITENDRA M PATEL MR JITENDRA M PATEL MR JITENDRA M PATEL	KANTABEN PRAJAPATI HASMUKHBHAI SOMABHAI PRAJAPATI RAMANBHAI SOMABHAI PRAJAPATI	

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170	X-OBJ/310/2001	26/12/2011	RASHMIKABEN INDRAVADANBHAI MODI	MR SANDIP C SHAH	NEW INDIA INSURANCE CO.LTD. BALKISHAN NAVINCHANDRA DESAI VADILAL LCE CREAM AGENCY LABH SHANKAR GIRJASHANKAR RAVAL UNITED INDIA INSURANCE CO LTD UNITED INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA
171	X-OBJ/311/2001	07/12/2010	KANTABEN WD/O MAFATBHAI RAMJIBHAI DABHI MINOR BABO MAFATBHAI DABHI THRO'KANTABEN MAFATBHAI DABHI RAMAJI GALAJI DABHI	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA	GSRTC SURYAKANT KESHAVLAL JOSHI ARASURI TRANSPORT CO. NEW INDIA ASSURANCE CO.LTD.	
172	X-OBJ/312/2001	16/04/2008	ALPABEN WD/O JIGISHBHAI N DALAL SUMATIBEN NARENDRABHAI DALAL NARENDRA CHANDULAL DALAL	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	ORIENTAL INSURANCE CO.LTD. RAKESHKUMAR S/O DURGAPRASAD SONI DURGAPRASAD S/O OMKARPRASAD SONI	MR KK NAIR MR KK NAIR MR KK NAIR
173	X-OBJ/313/2001	08/02/2012	THAKARANI SAHEBSHREE HIMATKUNVARBA PRAVINSINHJI	MR RC JANI	STATE OF GUJARAT	
174	X-OBJ/314/2001	16/07/2010	THE SPECIAL LAND ACQUISITION OFFICER, THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER GOVERNMENT PLEADER	JEHAJI KANAJI SOLANKI,	(MR A J PATEL)
175	X-OBJ/315/2001	16/07/2010	THE SPECIAL LAND ACQUISITION THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER GOVERNMENT PLEADER	USMANMIYA ABDULMIYA,	(MR A J PATEL)
176	X-OBJ/316/2001	16/07/2010	THE SPECIAL LAND ACQUISITION OFFICER, THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER PUBLIC PROSECUTOR	JUVANSINH AMARSINH	(MR A J PATEL)
177	X-OBJ/317/2001	30/11/2010	NARESH B JAISWAL	MR DIVYESH SEJPAL	GSRTC	MR HS MUNSHAW
178	X-OBJ/318/2001	23/06/2009	MANSURI SULEMANBHAI FATABHAI MANSURI RASULBHAI FATABHAI MANSURI AMIBEN WD/O.FATABHAI USMANBHAI	MR GAURANG H BHATT MR GAURANG H BHATT MR GAURANG H BHATT	STATE OF GUJARAT	GOVERNMENT PLEADER
179	X-OBJ/319/2001	27/06/2013	HARILAL TRIBHOVANDAS STATE OF GUJARAT LAXMANDAS TRIBHOVANDAS BALVANTRAY TRIBHOVANDAS CHANDIBEN BABUBHAI DECD. THRO'HEIR HARISHKUMAR BABUBHAI HARKORBEN LALLYBHAI THAKOREDAS LAYGOWRIBEN MANJULABEN NAVINCHANDRA RAMILABEN HASMUKHLAL SPECIAL LAND ACQUISITION OFFICER	(MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI) (MR PV HATHI)	SURAT MUNICIPAL CORPORATION	MR PRASHANT G DESAI

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180	X-OBJ/320/2001	14/08/2013	DALSING SURPAL DAMOR MINOR SHARMILA DALSING,THROUGHGUARDIAN DALSING S DAMOR HIRALAL @ LAXMANBHAI BHIMABHAI ZORAVARSINH MADHUSINH RATHOD	MR PK PANDYA MR PK PANDYA MR PK PANDYA MR PK PANDYA	UNITED INDIA INSURANCE CO.LTD.	MR RR MARSHALL
181	X-OBJ/321/2001	10/08/2010	GSRTC KISHANBHAI GOPALBHAI AGRAWAL	MR AJAY R MEHTA MR AJAY R MEHTA	RAMESHKUMAR JANKINATH KACHROO	(MR MD PANDYA)
182	X-OBJ/322/2001	05/11/2009	ANANTRAY MOHANLAL MEHTA P DATANI INDUSTRIAL RABARI DAHYA RAJA	MR DJ BHATT MR DJ BHATT MR DJ BHATT	UNITED INDIA INSURANCE CO LTD	MR KF DALAL
183	X-OBJ/324/2001	24/06/2009	LAKHA MALDE RAM NATHU	(MR PV HATHI) (MR PV HATHI)	STATE OF GUJARAT	
184	X-OBJ/325/2001	27/06/2013	RAMANLAL SHIVLAL DECD. THRO' HEIRS JASIBEN RAMANLAL JASIBEN RAMANLAL JAYVADAN RAMANLAL BALKRISHNA SHIVLAL SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI GOVERNMENT PLEADER GOVERNMENT PLEADER	SURAT MUNICIPAL CORPORATION	MR PRASHANT G DESAI
185	X-OBJ/326/2001	10/12/2015	NATVARLAL PRANJIVANDAS SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT AMRUTLAL PRANJIVANDAS SATISHCHANDRA PRANJIVANDAS CHANDRIKABEN NATVARLAL HANSABEN AMRUTLAL SUMITRABEN PRANJIVANDAS SUMANBEN PRANJIVANDAS KUSUMBEN PRANJIVANDAS PUSHPABEN PRANJIVANDAS	MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI MS KHYATI P HATHI	SURAT MUNICIPAL CORPORATION	MR PRASHANT G DESAI
186	X-OBJ/327/2001	27/02/2018	STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER PATEL CHANA VIRA	MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI	GUJARAT ELECTRICITY BOARD	(MR MD PANDYA)
187	X-OBJ/328/2001	27/02/2018	STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER PATEL GOVIND MANJI GONSALIA	GOVERNMENT PLEADER GOVERNMENT PLEADER MR RR TRIVEDI	G E B	(MR MD PANDYA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
188	X-OBJ/329/2001	19/12/2011	SAMJUBEN JILUBHAI MAYDA NITABEN JILUBHAI MAYDA,MINOR DINUBHAI J MAYDA,MINOR BABY @ GITA J MAYDA,MINOR AMARBAIBEN JASABHAI MAYDA BIJALBHAI NANJIBHAI	MR. BHARGAV N. BHATT MR. BHARGAV N. BHATT MR. BHARGAV N. BHATT MR. BHARGAV N. BHATT MR. BHARGAV N. BHATT MR. BHARGAV N. BHATT	VAJERAMBHAI NATHUBHAI DHADHLIA ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA MR RAJNI H MEHTA
189	X-OBJ/330/2001	06/08/2008	STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	HEIRS OF DECD.REVABHAI SHIVABHAI PATEL	MR JV JAPEE
190	X-OBJ/331/2001	07/07/2011	G.I.D.C	MR GM AMIN	PATEL BHAGWANMBHAI BHIMJIBHAI & 1. STATE OF GUJARAT	MR SN SHELAT GOVERNMENT PLEADER
191	X-OBJ/334/2001	15/02/2012	SAJUBAI WD/O NARANBHAI RAVABHAI MYATRA	(MR SURESHM SHAH)	NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA
192	X-OBJ/335/2001	18/12/2015	HEIRS OF AVCHAR KALABHAI, NATHABHAI AVCHAR	MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
193	X-OBJ/336/2001	14/12/2011	NAYANABEN N. SHAH NIDHI N. SHAH GUARIDAN R.NO.1 NIYATI N. SHAH GUARDIAN R.NO.1 SHARADKUMAR P. SHAH HIRABEN S. SHAH HARISHBHAI S. SHAH FARHADALI ABBASALI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) NOTICE UNSERVED	GSRTC	(MR MD PANDYA)
194	X-OBJ/341/2001	07/12/2010	VIRGAR CHHAGANGAR SOMIBEN W/O.VIRGAR CHHAGANGAR TALASIBHAI MOHANDAS PATEL (THAKORE) ORIENT INSURANCE CO. KIRTILAL SOMAJI JADAV(THAKORE)	MR KB PUJARA	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)
195	X-OBJ/344/2001	14/12/2018	THE UNITED INDIA INSURANCE COMPANY LTD.		KANTABEN WD/O RATILAL ZAVERBHAI FOR SELF AND AS HEIR OF RATILAL ZAVERBHAI DHARMISHTABEN D/O RATILAL ZAVERBHAI NARENDRABHAI RATILAL BRAHMBHATT NALINBHAI RATILAL BRAHMBHATT (NO 2 TO 4 AS HEIRS OF DECEASED RATILAL ZAVERBHAI) JIVANGIRI SOMGIRI GOSAI GUJARAT ELECTRICITY BOARD THROUGH SUPERINTENDING ENGINEER (CIVIL) STATE OF GUJARAT, NAYANABEN BHUPENDRABHAI BRAHMBHATT	(MR MD PANDYA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
196	X-OBJ/345/2001	10/09/2009	SP.LAND ACQUISITION OFFICER HOUSING COMMISSIONER		NATHUBHAI DULABHAI PATEL KIRITKUMAR S.SHAH	
197	X-OBJ/100/2002	10/02/2012	MARCUSBHAI FRANCISBHAI FEDALIS CATHRINBEN MARCUSBHAI FEDALIS SUNIL MARCUSBHAI FEDALIS FRANCISBHAI FEDALIS	MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI MR BHARAT JANI	ORIENTAL INSURANCE CO LTD. ISMAILBHAI HASUBHAI SHAIKH	MR RAJNI H MEHTA NOTICE SERVED
198	X-OBJ/117/2002	07/05/2012	IBRAHIM NOORMOHAMAD CHAUHAN KUNVARBEN NOOR MOHAMAD CHAUHANS/O LATE ISMAIL NOOR MOHAMAD MANBAI NOOR MOHAMAD CHAUHAN S/O LATE ISMAIL NOORMOHAMAD SONBAI NOOR MOHAMAD CHAUHAN S/O LATE ISMAIL NOOR MOHAMAD JUMABHAI MUSHABHAI PATWA KANAIYALAL D KHATWANI NOT KNOWN NAVINBHAI KHIMJIBHAI SHAH	MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; MS SUSHMA S SHAH MR MEHUL S SHAH; (MR SURESHM SHAH)	ORIENTAL INSURANCE CO LTD.	(MR MAULIK J SHELAT)
199	X-OBJ/119/2002	07/05/2008	SAGARBHAI R.RABARI		MRS RAJ RANI	
200	X-OBJ/120/2002	30/09/2008	GSRTC AHMEDABAD		SHAKUNTALABEN WD/O CHANDULAL AMICHAND SHAH	
201	X-OBJ/129/2002	22/02/2012	PREMILABEN W/O PRAVINKUMAR BHAGVANDAS RAVAL	MS SNEHA A JOSHI	ORIENTAL INSURANCE CO LTD. MANGALSINH RAMSINH PARMAR VALABHAI AMBALAL PATEL	MR RK MISHRA
202	X-OBJ/5/2003	13/02/2012	KAVITABEN RAMESHBHAI BARIYA & SIX OTHERS	MR DN PANDYA	UNITED INDIA INSURANCE CO LTD	(MR PV NANAVATI)
203	X-OBJ/6/2003	05/03/2015	THE ORIENTAL INSURANCE CO.LTD.		KIRIT DHARAMSIBHAI MODI NARENDRAKUMAR TUKARAM DHUMA RABAMIN PVT.LTD.	
204	X-OBJ/9/2003	08/09/2015	ORIENTAL FIRE AND GENERAL INSURANCE CO M/S M K AGENCIES PROP SHRI M K KHATRI	(MR JR NANAVATI) (MR JR NANAVATI)	RAMNARAYAN CHIMANLAL MADAN DINESH MORESHWAR PIMPALE RATNAKAR R KADAM	(MR JR NANAVATI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
205	X-OBJ/10/2003	22/03/2016	ORIENTAL INSURANCE CO. LTD. M K AGENCIES	MR RAJNI H MEHTA MR RAJNI H MEHTA	RAMNARAYAN CHIMANLAL MADAN DINESH MORESHWAR PIMPALE RATNAKAR R KADAM	MRS KETTY A MEHTA RULE UNSERVED DELETED
206	X-OBJ/7/2004	11/04/2008	OMPRAKASH RAMRATAN CHORASIA VINODBABU RAMRATAN CHORASIA RAMRATAN SUKHNANDAN CHORASIA	FRESH NOTICE REQD(R) FRESH NOTICE REQD(R) FRESH NOTICE REQD(R)	NATVARLAL JOITARAM	FRESH NOTICE REQD(R)
207	X-OBJ/77/2004	13/03/2012	STATE OF GUJARAT	GOVERNMENT PLEADER	D H GAJJAR & CO.	MR GT DAYANI; MS MAYA N BHAVNANI
208	X-OBJ/78/2004	07/03/2017	HEIRS OF DECD.KALAJI JALAMJI PUJAJI KALAJI MELAJI KALAJI	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	MR RR MARSHALL RULE NOT RECD BACK
209	X-OBJ/79/2004	07/03/2017	HEIRS OF DECD.GANDAJI LAKHAJI BACHUJI GANDAJI SOMAJI GANDAJI	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
210	X-OBJ/80/2004	07/03/2017	HEIRS OF DECD.PUNJABHAI MAGANBHAI DINUMATIBEN PUNJABHAI BHARATBHAI PUNJABHAI JAGDISHBHAI PUNJABHAI MAHESHBHAI PUNJABHAI CHANDRIKABEN PUNJBHAI VARSHABEN PUNJABHAI	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
211	X-OBJ/81/2004	07/03/2017	SIRAJMIYA NATHUMIYA	(MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
212	X-OBJ/82/2004	07/03/2017	HEIRS OF DECD.JAYANTIBHAI PUNJABHAI SAROJBEN JAYNATIBHAI MITESH JAYANTIBHAI SANJAY JAYANTIBHAI ALKABEN JAYNATIBHAI	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
213	X-OBJ/83/2004	07/03/2017	GHANSHAMBHAI BHIKHABHAI	(MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
214	X-OBJ/84/2004	07/03/2017	HEIRS OF DECD.ISHUDAS SHANA BHAI SURYABALABEN ISHUDAS VINAYAKRAO ISHUDAS USHABEN ISHUDAS ILJIBEN ISHUDAS SIKANDAR ISHUDAS HASUMATIBEN ISHUDAS HEIRS OF DECD YAKUBBHAI SHANABHAI MADHUSUDAN YAKUBBHAI ASHWINKUMAR YAKUBBHAI SURESHBHAI YAKUBBHAI KIRITBHAI YAKUBBHAI OBEDBHAI SHANABHAI	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
215	X-OBJ/85/2004	07/03/2017	BASHIRANBIBI WD/O SIRAJMIYA AJUMIYA	(MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
216	X-OBJ/86/2004	07/03/2017	ABENBHAI SULEMANBHAI	(MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
217	X-OBJ/87/2004	07/03/2017	HEIRS OF DECD.AHMEDMIYA NAVRANGMIYA KALUMIYA AHMEDMIYA HEIRS OF DECD AKBARMIYA NAVRANGMIYA LALBIBI AKBARMIYA GASUBANU AKBARMIYA YASINMIYA AKBARMIYA BADRUMIYA AKBARMIYA	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	
218	X-OBJ/88/2004	07/03/2017	HEIRS OF DECD.ALLARAKHABIBI USMANMIYA SUGRABEN USMANMIYA TORABEN USMANMIYA	(MR JAY P AMIN) (MR JAY P AMIN) (MR JAY P AMIN)	DY.GENERAL MANAGER OIL & NATURAL GAS CORP.LTD. SPECIAL LAQ OFFICER ONGC	RULE NOT RECD BACK RULE NOT RECD BACK
219	X-OBJ/2/2005	28/01/2010	PUNAMBHAI PARSOTTAMDAS BAROT	MR TARESH J BHATTJI	CHAIRMAN AND MD PETROFILS COOP LTD DIRECTOR (OPERATION) JV JOSHI, PETROFILS COOP LTD	MR DC DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
220	X-OBJ/5/2005	07/12/2010	GOVINDLAL POONAMCHANDDAS KOKILABEN GOVINDLAL KUSUMBEN GOVINDLAL RAJENDRAKUMAR GOVINDLAL	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	STATE OF GUJARAT LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
221	X-OBJ/107/2005	20/10/2011	DILIP SHANTARAM GHATE	(MR BP MUNSHI)	SUCHETA DILIP GHATE,W/O DILIP GHATE	MS SUSHMA S SHAH
222	X-OBJ/134/2005	21/12/2020	GUNVANT JASHMATBHAI BANUGORIA	JENIL M SHAH	SHARDABEN JASHMATBHAI RAMABEN JASHMATBHAI	MR ANSHIN H DESAI MR ANSHIN H DESAI
223	X-OBJ/137/2005	14/06/2013	KHUMANSING @ JUVANSING AJITSINH JADEJA	(MR SANDEEP N BHATT)	SECRETARY,GEB EXECUTIVE EINGIEER	MS RV ACHARYA MS RV ACHARYA
224	X-OBJ/138/2005	02/07/2013	K. D. RESORT	MR KIRTIDEV R DAVE	K. T. NANAIAH VIPIN N KORANDA KUSUM N KORANDA	MR SK PATEL
225	X-OBJ/140/2005	11/04/2012	INDIAN RAYON & IND. LTD.	(MR SB VAKIL)	GULABCHAND C. SHAH	MR DU SHAH
226	X-OBJ/151/2005	07/07/2016	KINNARI W/O MEHUL THEODORE @ CHANDRAKANT LALL	MR HARIN P RAVAL	MEHUL THEODORE,@ CHANDRAKANT LALL	
227	X-OBJ/152/2005	28/04/2010	MOULESHKUMAR INDRAVADAN PATEL	MR BK OZA	FALGUNIBEN W/O MOULESH INDRAVADANBHAI PATEL	MR BM MANGUKIYA
228	X-OBJ/156/2005	27/03/2014	JAISUKHLAL BABULAL JOISAR	MR RC KAKKAD	STATE OF GUJARAT EXECUTIVE ENGINEER	
229	X-OBJ/157/2005	30/01/2012	VIKRAMKUMAR JASHWANTLAL TALATI	MR VIPUL S MODI	DIPAK RANCHHOD PATEL TALATI M.C.PATEL ORIENTAL INSURANCE CO LTD.	 MR KK NAIR
230	X-OBJ/10/2006	07/07/2011	SHAH NARENDRAKUMAR KANTILAL DILIPKUMAR KANTILAL PRAKASHKUMAR KANTILAL	MR GM AMIN MR GM AMIN MR GM AMIN	GUJARAT INDUSTRIAL DEVLOPMENT CORPORATION	GOVERNMENT PLEADER
231	X-OBJ/11/2006	14/12/2011	HENABEN RASHMIKANT PATEL KUMARI NEHA RASHMIKANT PATEL JITEN RASHMIKANT PATEL LALITABEN SHANTILAL PATEL SHANTILAL RAOJIBHAI PATEL	MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI	BARODA MUNICIPAL CORPORATION ALLARAKHA DADABHAI SHAIKH	(MR GN DESAI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
232	X-OBJ/12/2006	10/02/2018	HEIR OF UDAJI BADUJI 1/1 PRUTHVISINH JAVANSINH PRUTHVISINH JAVANSINH PUJIBEN WD/O JAVANJI BAHUJI KANUSINH JAVANSINH UVAJI BAHUJI BADARSINH BAHUJI LXMANSINH UDAJI BAPUBEN BAHUJI POWER OF ATTORNEY KANUBHAI PARSHOTTAMBH PANKAJKUMAR JAYANTILAL JAYESH KUMAR JAYANTILAL RAJENDRALUMAR JAYANTILAL ANANDIBEN WD/0 JAYANTILAL MANGABHAI	MR GM AMIN	THE ADDITIONAL SPL LAQ OFFICER THE EXECUTIVE ENGINEER IRRIGATION DEPARTMENT	
233	X-OBJ/14/2006	04/02/2015	UNITED INDIA INSURANCE CO.LTD.	(MR AV TRIVEDI)	GUJARAT STATE ROAD TRANSPORT CORPORATION KAMLABEN RAGHUBHAI PATEL MINOIR PARESH RAGHUBHAI PATEL MINOR BHARAT RAGHUBHAI PATEL MINOR DDHARMENDRA RAGHUBHAI PATEL DHULIBEN AMBALAL PATEL MUSABHAI AHMADBHAI SARABHAI DAHYABHAI PATEL	MR HEMANT S SHAH
234	X-OBJ/15/2006	18/03/2016	RASILABEN RAMCHANDRA MINOR AMIT RAMCHANDRA MINOR KAUSHAL RAMCHANDRA CHANDRAVATIBEN JETHAL	(MR UMESH A TRIVEDI) (MR UMESH A TRIVEDI) (MR UMESH A TRIVEDI) (MR UMESH A TRIVEDI)	THE NEW INDIA ASSURANCE CO.LTD	MR AJAY R MEHTA
235	X-OBJ/16/2006	16/08/2011	SMT. KANCHANBEN W/D OF KAMALBHAI VAGJIBHAI PARMAR SMT. AMRITBEN M/S KAMALBHAI VAGJIBHAI PARMAR	MR CH VORA MR CH VORA	DHANJI NANJI BUDHABHATTI BANK OF ONDIA THE NEW INDIA ASSURANCE CO. LTD.	MR CH VORA; MR MEHUL S SHAH; MR RAJNI H MEHTA MR MEHUL S SHAH; MR RAJNI H MEHTA; (MR SURESHM SHAH) MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
236	X-OBJ/17/2006	16/08/2011	SMT.CHANDRIKABEN W/D OF NIRANJAN KESHAVJI JOSHI MASTER KAPIL SON OF NIRANJAN KESHAVJI JOSHI MASTER JIGNESH SON OF NIRANJANKESHAVJI KESHAVJI ARJAN NIRANJAN KESHAVJI JOSHI SMT.SHANTABAI KESHAVJI M/O NIRANJAN K. JOSHI	MR CH VORA MR CH VORA MR CH VORA MR CH VORA MR CH VORA	DHANJI NANJI BUDHABHATTI BANK OF INDIA THE NEW INDIA ASSURANCE CO.LTD	MR CH VORA; MR MEHUL S SHAH; MR RAJNI H MEHTA MR MEHUL S SHAH; MR RAJNI H MEHTA MR MEHUL S SHAH; MR RAJNI H MEHTA
237	X-OBJ/19/2006	12/08/2009	DAUDBHAI UMMARBHAI MOGHAL BANUBEN DAUDBHAI MOGHAL MAHEBOOB DAUDBHAI MOGHAL MUNIRBANU DAUDBHAI MOGHAL JAYSUKHBHAI VALLBHBHAI VALLABHBBHAI VASRAMBHAI BALUBHAI SAVJIBHAI CHAMUNDA TRANSPORT CO. M/S CHAMUNDA TRANSPORT CO. BAKUBHAI BHANABHAI VALA DAULATRAI DAYASHANKAR DAVE	(MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH) (MR BK PARIKH)	THE ORIENTAL INSURANCE CO. LTD	MR HJ BHATT
238	X-OBJ/20/2006	10/02/2012	GOKALDAS PRAGJI KOPURBEN GOKALDAS TROUGH HER HEIRS GOKALDAS PRAGJI VRUNDHAVAN GOKALDAS RATILAL GOKALDAS LAXMIDAS GOKALDAS SHARDABEN GOKALDAS MAHENDRKUMAR GOKALDAS MINOR GITABEN GOKALDAS PRABHUDAS PARSHOTTAM LASHKARI HABIBKHAN HASANKHAN UNITED INDIA INSURANCE CO. LTD	MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD	GUJARAT STATE ROAD TRANSPORT CORPORATION.	MR PRANAV G DESAI
239	X-OBJ/21/2006	13/04/2012	SHANTILAL GOPAL	MR GAURANG H BHATT	GUJARAT STATE ROAD TRANSPORT CORPORATION BHUPATBHAI SAVJIBHAI KUMBHAR	MR HEMANT S SHAH

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240	X-OBJ/22/2006	14/03/2008	SMT RAMILABEN RAMESHKUMAR MINOR RAVI RAMESHKUMAR THAKKAR TH HIS MOTHER RAMILABEN SMT SHANTABEN LAXMIRAM THAKKAR LAXMIRAM DALPATRAM THAKKAR	MR HARDIK C RAWAL; MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	GUJARAT STATE ROAD TRANSPORTR CORPORATION NANUMIYA IBRAHIMMIYA JAINABAD BHAGWANDAS ROSHANLAL C/O GREAT ROAD WAYS NATIONAL INSURANCE CO LTD DIVISIONAL OFFICE KAILASCHAND BHERUMAL SONI	MR KN RAVAL
241	X-OBJ/23/2006	24/04/2008	VILASBEN W/O MURLIDHAR NANDLAL MINOR JANKIBEN MURLIDHAR	MR PM THAKKAR MR PM THAKKAR	GUJARAT STATE ROAD TRANSPORT CORPORATON JITENDRKUMAR PREMJIBHAI PADIA UNITED INDIA INSURANCE CO.LTD. MOHANBHAI MADHUBHAI KOLI ASHABHAI KHODABHAI CHAUHAN	MR HARDIK C RAWAL MR PM THAKKAR
242	X-OBJ/24/2006	16/08/2011	SMT.RADHABEN W/O JETHALAL MAVJI BHUDIA KUM. HANSABEN JETHALAL MAVJI BHUDIA SMT. KESHARBEN M/O JETHALAL MAVJI BHUDIA	MR CH VORA MR CH VORA MR CH VORA	DHANJI NANJI BHUABHATTI DRIVER BANK OF INDIA THE NEW INDIA ASSURANCE CO. LTD.	MR MEHUL S SHAH; MR RAJNI H MEHTA MR MEHUL S SHAH; MR RAJNI H MEHTA MR MEHUL S SHAH; MR RAJNI H MEHTA
243	X-OBJ/25/2006	23/02/2010	THAKORBHAI PURSHOTTAMDAS PARIKH BHAGWANBHAI DABHAIBHAI	MR YN OZA MR YN OZA	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)
244	X-OBJ/27/2006	14/12/2011	HEIRS OF BHIKHABHAI AND OTHERS	(MR SURESHM SHAH)	GUJARAT STATE TRANSPORT	(MR MD PANDYA)
245	X-OBJ/28/2006	08/02/2012	HETIBEN CHOUDHARI WD/O LAKSHMANBHAI K CHAUDHARI SONIBEN KARSANBHAI CHAUDHARI MENIBEN K CHAUDHARI BABUBHAI K CHAUDHARI TAKHATBEN KARSHANBHAI CHAUDHA RI SURAJBEN KARSHANBHAI CHAUDHARI VINODBHAI KARSHANBHAI CHAUDHARI	MR PRAKASH K JANI	BABUBHAI MOHANBHAI RAVAL STATE TRANSPORT CORP. THE GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT
246	X-OBJ/29/2006	25/07/2011	THAKARDA KACHARAJI KADVAJI THAKARDA CHHAGANJI KADVAJI THAKARDA PUJAJI KADVAJI	MR GAURANG H BHATT MR GAURANG H BHATT MR GAURANG H BHATT	STATE OF GUJARAT	GOVERNMENT PLEADER

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
247	X-OBJ/30/2006	24/04/2017	JANTA CHEMICALS NEW INDIA ASSURANCE CO LTD	MR RAJNI H MEHTA MR RAJNI H MEHTA	PANKAJ SHANTILAL SHAH	MR KM PATEL
248	X-OBJ/31/2006	05/03/2012	MUSTAFA ABDUL REHMAN KHATKI BALA SHABUDIN ABDUL RAHIM	MR RD DAVE MR RD DAVE	UNITED INDIA INSURANCE CO.LTD RUPAL ALIAS RUPSINH SANDHU	MR DARSHAN M PARIKH MR JITENDRA M PATEL
249	X-OBJ/32/2006	24/04/2017	JANTA CHEMICALS NEW INDIA INSURANCE COMPANY LTD	MR KM PATEL	DR. LAKSHMIKANT JAMNADAS SHAH	
250	X-OBJ/33/2006	03/02/2012	NAIBHA CHINABHAI BALAS LOHANA VASANTBHAI MOHANLAL	MR RC KAKKAD MR RC KAKKAD	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HEMANT S SHAH
251	X-OBJ/35/2006	25/07/2011	THAKARDA DHULAJI BHEMAJI UDAJI DHULAJI THAKARDAJI JAMNABEN DHULAJI THAKARDA	MR GAURANG H BHATT MR GAURANG H BHATT MR GAURANG H BHATT	STATE OF GUJARAT	GOVERNMENT PLEADER
252	X-OBJ/36/2006	28/01/2020	DESAI JITALAL KODARLAL	MR GAURANG H BHATT	DY.COLLECTOR & SPL.LAND ACQ. OFFICER THE EXECUTIVE ENGINEER THE STATE OF GUJARAT	
253	X-OBJ/40/2006	18/06/2009	SUMANGAL CO OP HOUSING SOCIETY	(MR PV HATHI)	L V PATEL AND CO LALITBHAI VALLABHBHAI PATEL JAYPRAKASH R PATEL VALLABHBHAI RAMJIBHAI PATEL KAPILABEN MANUBHAI PATEL	MR DR BHATT MR DR BHATT MR DR BHATT MR DR BHATT MR DR BHATT
254	X-OBJ/41/2006	02/09/2008	THAKOR SHIVAJI MOTIJI	(MR A J PATEL)	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
255	X-OBJ/42/2006	02/09/2008	RANJITJI HARIJI	(MR A J PATEL)	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
256	X-OBJ/43/2006	02/09/2008	THE HEIRS OF DECEASED TAKHAJI KACHARAJI THAKOR CHHAGANJI TAKHAJI THAKOR UJAMBEN TAKHAJI THAKOR BHIKHIBEN TAKHAJI THAKOR LADUBEN TAKHAJI THAKOR JIVATBEN TAKHAJI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
257	X-OBJ/44/2006	02/09/2008	HARIJI VARVAJI	(MR A J PATEL)	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
258	X-OBJ/45/2006	23/12/2010	PATEL SHANKERLAL RANCHHODDAS	NOTICE NOT RECD BACK	DISTRICT COLLECTOR	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
259	X-OBJ/47/2006	15/04/2011	SHRINIVAS D BHATT BHANUMATI R BHATT SULOCHNABEN D BHATT DASHARBEN D BHATT	MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE	HEIRS OF DECD.CHANCHALGAURI N BHATT,PN BHATT & 5 ORS PRABODHCHANDRA N BHATT,SINCE DECEASED THRO'HIS HEIRS & LRS. CHANDRASHEKHAR PRABODHCHANDRA BHATT BHALCHANDRA @ NANUBHAI N BHATTSINCE DECEASED THRO'HIS HEIRS PADMABEN BHALCHANDRA BHATT GIRISH BHALCHANDRA BHATT RASESH BHALCHANDRA BHATT VISHWASH BHALCHANDRA BHATT YASHKUMAR BHALCHANDRA BHATT SNEHCHANDRA N BHATT KIRITKUMAR N BHATT SULOCHNABEN B BHATT,SINCE DECEASED THRO'HER HEIRS & LRS. UDAYAN BATUKPRASAD BHATT DHIMANT BATUKPRASAD BHATT VIMLABEN S SHASTRI,SINCE DIED,THRO'HER HEIR & LR. JAYRAJ SURENDRAPRASAD SHASHTRI	(MR PB MAJMUDAR)
260	X-OBJ/48/2006	06/02/2013	MAHENDRAKUMAR RAMJIBHAI BHAMANIA MANIBEN MAHENDRAKUMAR BHAMANIA HEIR OF DECD. KISHOREBHAI BHATHIBHAI PARMAR HIRABEN WD/O. KISHOREBHAI PARMAR(SOLANKI) GABHUHAI POLABHAI BHARWAD MAHENDRAKUMAR R. BHAMANIA	MR ARPIT A KAPADIA MR ARPIT A KAPADIA RULE SERVED RULE NOT RECD BACK RULE SERVED	THE NEW INDIA ASSURANCE COMPANY LIMITED THE NEW INDIA ASSURANCE COMPANY LIMITED	MR SANDIP C SHAH MR SANDIP C SHAH
261	X-OBJ/86/2006	26/06/2009	NIRMALABEN W/O RANVIR M KHATAU PREMSUKH BHIKACHAND BHANDARI	(MR SANDEEP N BHATT); MR VIPUL S MODI NOTICE NOT RECD BACK	NEW INDIA ASSURANCE COMPANY	MR MA PAREKH
262	X-OBJ/87/2006	18/07/2016	LALBHAI NARANBHAI PATEL	MR PM BHATT	PROJECT MANAGER SPL.LAQ OFFICER	MS KJ BRAHMBHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
263	X-OBJ/88/2006	26/10/2015	UNITED INDIA ASSURANCE COMPANY	MR HARSHADRAY A DAVE	KISHANBHAI TOLARAM MAGNANI KANABHAI RAMBHAI MEHR BHIKHABHAI DHULABHAI DARJI,	MR VIBHUTI NANAVATI
264	X-OBJ/89/2006	26/10/2015	UNITED INDIA ASSURANCE COMPANY	MR HARSHADRAY A DAVE	MOHANBHAI NANIKRAM BELANI,SINCE DECEASED THROUGH LEGAL HEIRS: KAMALABEN WD./O. MOHANBHAI BELANI UMESHBHAI MOHANBHAI BELANI KANABHAI RAMBHAI MEHR KISHANBHAI TOLARAM MEGNANI, SMT. SAVITRIBEN K. MEGNANI, THE ORIENTAL INSURANCE COMPANY LTD. BHIKHABHAI DHULABHAI DARJI	(MR PV NANAVATI)
265	X-OBJ/105/2006	03/04/2012	KELVINBHAI M CHRISTIAN ILABEN KELVINBHAI KAULINBHAI KELVINBHAI	MR ASHISH M DAGLI MR ASHISH M DAGLI MR ASHISH M DAGLI	AHMEDABAD MUNICIPAL TRANSPORT SERVICE MEERSABMIYA SIRAZMIYA CHAUHAN SANDESH LTD	MR RR MARSHALL
266	X-OBJ/106/2006	05/05/2009	LALAJI MULJI TRANSPORT CO. CHETANBHAI CHELABHAI CHOTIYA (DECD. THOR LEGAL HEIRS) MANUBEN CHETABHAI CHOTIYA JILUBEN CHETABHAI CHOTIYA DILIPBHAI CHETABHAI CHOTIYA SURESHBHAI CHETABHAI CHOTIYA BHARTIBEN CHETABHAI CHOTIYA CHELABHAI KALABHAI CHOTIYA DHULIBEN CHELABHAI CHOTIYA	MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE MR KIRTIDEV R DAVE	NEW INDIA ASSURANCE CO LTD.	MR RAJNI H MEHTA
267	X-OBJ/108/2006	13/06/2014	GIRDHARLAL POPATLAL BARAE CHANDRIKABEN GIRHDARLAL BARAE BHARAT GIRDHARLAL BARAE KUSUM GIRDHARLAL BARAE DILIP GIRDHARLAL BARAE AMARSHI MANJI KEVAR RAVA DESHAR	(MR SURESHM SHAH) (MR SURESHM SHAH)	NEW INDIA ASSURANCE CO LTD.	(MR PV NANAVATI)
268	X-OBJ/110/2006	06/07/2017	THE NATIONAL INSURANCE COMPANY LIMITED	MR VB PANCHAL; NEHA V PANCHAL	ASHABEN DEVPRAKASH SAINI NEEBABEN DEVPRAKASH SAINI M/S NUGEN MACHINERIES LIMITED	

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269	X-OBJ/111/2006	18/07/2013	PRABHABEN VRAJLAL VORA DIVYA VRAJLAL VORA TARUN VRAJLAL VORA CHANDRABEN VRAJLAL VORA NARSINH RANGJI VORA RAMBHABEN NARSINH VORA	(MR SANDEEP N BHATT) (MR SANDEEP N BHATT) (MR SANDEEP N BHATT) (MR SANDEEP N BHATT) (MR SANDEEP N BHATT) (MR SANDEEP N BHATT)	UNITED INDIA INSURANCE CO. LTD. - THRO' REGIONAL OFFICE RAMDAS NAKRATI PAUL (MARATHA) D K TRANSPORT	
270	X-OBJ/112/2006	18/07/2013	KESARBEN RAVJIBHAI DABASIYA PRABHABEN RAVJIBHAI DABASIYA	(MR SANDEEP N BHATT) (MR SANDEEP N BHATT)	THE UNITED INDIA INSURANCE CO. LTD. RAMDAS NAKRATI PAUL (MARATHA) M/S. D.K.TRANSPORT	
271	X-OBJ/113/2006	25/01/2018	ARTIBEN BHARATBHAI PARIKH MINOR PRIT BHARATBHAI PARIKH PAYAL BHARATBHAI PARIKH RAMABEN HIMATLAL PARIKH (DELETED.) NUGEN MACHINERIES LTD.	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	NATIONAL INSURANCE COMPANY	MR DAKSHESH MEHTA
272	X-OBJ/116/2006	17/12/2008	HEIRS OF DECD. JERAMBHAI KHIMJIBHAI TEJUBEN JERAMBHAI VADHER MINA J VADHER SHILPA J VADHER PATESH J VADHER SONAL J VADHER MINOR BHAVESH J VADHER THRO' TEJUBEN J VADHER MINOR BHAVNA J VADHER THRO' TEJUBEN J VADHER VALILBEN KHIMJIBHAI GUJARAT STATE ROAD TRANSPORT CORPORATION GHANSHYAMBHAI MANIBHAI PATEL	MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH	UNITED INDIA INS. CO. LTD	(MR PV NANAVATI)

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273	X-OBJ/123/2006	19/01/2012	HARIBHAI SUTHAR. (DECEASED.) NARMADABEN HARIBHAI SUTHAR. (WIDOW OF DECEASED.) JASHIBEN HARIBHAI SUTHAR. (DAUGHTER OF DECEASED.),MINOR, LALITKUMAR HARIBHAI SUTHAR. (SON OF DECEASED.), MINOR. HANSABEN HARIBHAI SUTHAR. [DAUGHTER OF DECEASED.),MINOR. LAKSHMIBEN KAMABHAI SUTHAR. [MOTHER OF DECEASED.],	MR HARSHIT S TOLIA MR HARSHIT S TOLIA MR HARSHIT S TOLIA MR HARSHIT S TOLIA MR HARSHIT S TOLIA MR HARSHIT S TOLIA	NEW INDIA ASSURANCE CO LTD. BHURABHAI @ MALAJI NEMAJI JASALIYA (THAKORE) CHHAGANBHAI RATNABHAI DESAI	(MR PV NANAVATI)
274	X-OBJ/124/2006	24/02/2020	UNIPOL PLASTICS INDUSTRIES PVTLTD	MR ASIM J PANDYA	MALHOTRA STEEL INDUSTRIES GUJARAT PVT.LTD	HL PATEL ADVOCATES
275	X-OBJ/128/2006	17/06/2013	MANILAL SHANKERLAL SUTHAR RAMANBHAI GANESHBHAI PATEL TRANSPOSITION AS PER COURT'S	(MR MB GANDHI)	KANTABEN GOVINDBHAI PATEL RAMANBHAI GANESHBHAI PATEL	GIRISH K PATEL GIRISH K PATEL

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276	X-OBJ/130/2006	13/05/2010	NITIN RATILAL SONI	MS VASUBEN P SHAH	RASIKLAL HIRALAL SONI (SINCE DECEASED THRO.HEIRS & LR.S. RAJENDRAKUMAR RASIKLAL SONI SATISCHANDRA RASIKLAL SONI KANTABEN RASIKLAL SONI ASHWINKUMAR RASIKLAL SONI NIRANJANABEN RASIKLAL SONI BHARATKUMAR RASIKLAL SONI KIRANLATABEN RASIKLAL SONI RAJENDRAKUMAR RASIKLAL SONI SATISHCHANDRA RASIKLAL SONI ASHWINKENAR RASIKLAL SONI BHARATKUMAR RASIKLAL SONI NATAWARLAL HIRALAL SONI (DECEASED THRO.HEIRS & LR.S. SURYAKANTABEN WD/O. NATWARLAL H.SONI.. KIRITCHANDRA NATWARLAL SONI SUMANCHANDRA NATWARLAL SONI SHOBHANABEN DAUGHTER OF NATWARLAL HIRALAL SONI SUNANDABEN DAUGHTER OF NATWARLAL HIRALAL SONI MANUBHAI HIRALAL SONI SINCE DECEASED THRO'HIS HEIRS BINDUBEN MANUBHAI SONI DAKSHABEN MANUBHAI SONI KALPANABEN MANUBHAI SONI PALLAVIBEN MANUBHAI SONI PRASHANT MANUBHAI SONI MANISH MANUBHAI SONI MANOJ MANUBHAI SONI SHANTILAL HIRALAL SONI (DECEASED THRO.HEIRS & LR.S KUSUMBEN SHANTILAL SONI NAVINCHADRA SHANTILAL SONI HARSHADKUMAR SHANTILAL SONI LINABEN SHANTILAL SONI MILANBHAI SHANTILAL SONI MADHUKANTA WD/O RATILAL HIRALAL SONI. NARSINHDAS RATILAL SONI NAYANABEN RATILAL SONI KAPILABEN D/O. HIRALAL NARANDAS(DECEASED THRO.HEIRS & LR.S) RAJNIKANT B. PREMSAWALA MRUDULABEN B. PREMSAWALA ARVINDABEN D/O.HIRALAL NARANDAS, (DECD.THRO.HEIRS & LR.S..	MR BR SHAH MR SANDIP C SHAH MR BR SHAH MR SANDIP C SHAH MR BR SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR BR SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH (MR MD PANDYA) (MR MD PANDYA) (MR MD PANDYA) (MR MD PANDYA) (MR MD PANDYA) (MR MD PANDYA) (MS REKHA M DOSHIT) (MS REKHA M DOSHIT) (MS REKHA M DOSHIT)

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277	X-OBJ/137/2006	12/08/2008	TK PATEL & CO G E B NEW INDIA ASS. CO. LTD.	(MS AP KANSARA) (MS AP KANSARA) MR RAJNI H MEHTA	RAIBA SHANABHAI KAMLABEN NANABHAI MINOR KOKILABEN NANABHAI MINOR DHAGABHAI NANABHAI MINOR LALABHAI NANABHAI	 MR NIRAV C THAKKAR MR NIRAV C THAKKAR MR NIRAV C THAKKAR
278	X-OBJ/138/2006	09/12/2010	RADHABEN WD/O SHANKER RAMAIYA MUKUL I. SHAH GIRISH R. PARIKH - DELETED AS PER COURT'S ORDER DT.23-7-86. G. THAKKAR - DELETED AS PER COURT'S ORDER DT.23-7-86. SUPERINTENDENT	MR KH BAXI	A'BAD MUNICIPAL CORPORATION	(MR JR NANAVATI)
279	X-OBJ/139/2006	01/08/2018	NEW INDIA ASSURANCE COMPANY LIMITED	MR SHALIN N MEHTA	HEIRS OF DECD. SHARDABEN CHAMPAKLAL MODI BHANUBEN CHAMPAKLAL MODI DAXABEN CHAMPAKLAL MODI SANGITABEN CHAMPAKLAL MODI RAMUBHAI CHAMPAKLAL MODI BHURIBEN CHAMPAKLAL MODI OWNER OF BHUVNESHWARI KIRANA STORE: RANJANBEN N. DIGASWALA	 MR KASHYAP R JOSHI MR KASHYAP R JOSHI MR KASHYAP R JOSHI MR KASHYAP R JOSHI
280	X-OBJ/141/2006	28/12/2010	BHATHIBHAI SHANKARBHAI SOLANKI	NOTICE SERVED	KULBARASING TARASING NEW INDIA INSURANCE CO BHUPENDRABHAI MATHURBHAI BARAIYA LAXMIDAS R PATEL UNITED INDIA INSURANCE CO	MR D V MEHTA (MR A J PATEL) (MR A J PATEL) MR VIBHUTI NANAVATI
281	X-OBJ/142/2006	28/12/2010	BHATHIBHAI SHANKARBHAI SOLANKI	NOTICE SERVED	KULBARASING TARASING NEW INDIA INSURANCE CO BHUPENDRABHAI MATHURBHAI BARAIYA LAXMIDAS R PATEL UNITED INDIA INSURANCE CO	MR D V MEHTA (MR A J PATEL) (MR A J PATEL) MR VIBHUTI NANAVATI

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282	X-OBJ/147/2006	08/12/2010	GENERAL MANAGER O N G C	MR AV PRAJAPATI	GOMTIBEN WD/O PATEL NATHALAL KHODIDAS,DECD.THRO'HER HEIRS PATEL CHINUBHAI NATHALAL PATEL MANJULABEN,D/O NATHALAL KHODIDAS PATEL URMILABEN NATHALAL KHODIDAS BIPINKUMAR NATHALAL KHODIDAS SPL.LAQ OFFICER DISTRICT COLLECTOR	
283	X-OBJ/148/2006	08/09/2010	G S R T C	(MR MD PANDYA)	SUJABAI WD/O JODHAJI SWARUPJI B J THAKORE K J THAKORE MINOR C J THAKORE MINOR A J THAKORE KAMLESHKUMAR S SAINI D M GELOT NEW INDIA INSURANCE CO.LTD HARIJAN RAABHAI CHHAGANBHAI	(MR SL VAISHYA) (MR SL VAISHYA) (MR SL VAISHYA) MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
284	X-OBJ/149/2006	08/09/2010	G S R T C	(MR MD PANDYA)	DHUDALAL K KHATRI HARIJAN REVABHAI CHHAGANBHAI KAMLESHKUMAR S MALI DEVENDRAKUMAR MAFATLAL GELOT NEW INDIA INS. CO. LTD.	 MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
285	X-OBJ/150/2006	05/08/2011	M/S. MAHAVIRKUMAR JETHMAL THRO' SOLE PROPRIETOR,	MR MURALI N DEVNANI	M/S. GAUTAMCHAND DHARAMCHAND THRO' ITS PARTNER SUSHILABEN UDAYRAJ THRO' HER POWER OF ATTORNEY DHARMACHAND GHEVERCHAND C/O. RAJESH TRADING CO.	MR NV GANDHI MR NV GANDHI MR NV GANDHI

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286	X-OBJ/152/2006	21/06/2019	ORIENTAL INSURACE CO. LTD	(MR MAULIK J SHELAT)	SMT. RANJANADEVI WD/O. RAJIV GYANCHAND GARG MINOR MADHUR RAJIV GARG (THROUGH RESP. NO. 1) MINOR KHUSHBU RAJIV GARG (THROUGH RESP. NO. 1) SHRI GYANCHAND RAMNIVAS GARG SMT. SARLADEVI GYANCHAND GARG SHRI ARJANBHAI DHARAMSINHBHAI SHRI SANJAY GYANCHAND GARG THE NEW INDIA ASSURANCE COMPANY LTD.	MS. SHAILI A KAPADIA MR SHALIN N MEHTA
287	X-OBJ/1/2007	12/08/2011	STATE BANK OF INDIA MANAGING DIRECTOR CHIEF GENERAL MANAGER	MR PRANAV G DESAI MR PRANAV G DESAI MR PRANAV G DESAI	S C TAIPAWALA	MR KM PATEL
288	X-OBJ/5/2007	26/07/2011	PUNJAJI GOPAJI MANIBEN WD/O BHIKHAJI NATHUJI BALDEVJI BHIKHAJI THAKOR ATAJI BHIKHAJI THAKOR SHANAJI BHIKHAJI THAKOR UDAJI GOPALJI SHAKARAJI VARSANGJI THAKOR CHANDULJI VARSANGJI THAKOR BHALIBEN WD/O KANJI VARSANGJI PRAHLADJI KANAJI THAKOR RAJUJI KANAJI THAKOR MAGANJI SOORSANGJI THAKOR KANTIJI SOORSANGJI THAKOR	MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN MR GM AMIN	SPECIAL LAQ OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
289	X-OBJ/6/2007	26/07/2011	AAHRAJI ATAJI THAKOR BALDEVJI ATAJI THAKOR AMAJI ATAJI THAKOR	MR GM AMIN MR GM AMIN MR GM AMIN	SPECIAL LAQ OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
290	X-OBJ/9/2007	18/03/2014	KIRITKUMAR CHAMPAKLAL SHETH	MR.HIREN M MODI	THE ORIENTAL INSURANCE CO. LTD. THE ORIENTAL INSURANCE CO. LTD.	MR GC MAZMUDAR MR GC MAZMUDAR
291	X-OBJ/10/2007	18/03/2014	KIRITKUMAR CHAMPAKLAL SHETH	MR.HIREN M MODI	THE ORIENTAL INSURANCE CO. LTD. THE ORIENTAL INSURANCE CO. LTD.	MR GC MAZMUDAR MR GC MAZMUDAR

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292	X-OBJ/34/2007	30/06/2009	MAHMADBHAI ALIBHAI AAJIBHAI ALIBHAI (SINCE DEC'DTHRO'HEIRS & LRS) VALIBEN W/O AAJIBHAI(HAJIBHAI) GULAMRASOOL S/OAAJIBHAI(HAJIBHAI)SINCE DECD'THRO'HEIRS& LRS AMINABEN W/O GULAMRASOOL KARIMABEN D/O GULAMRASOOL HUSSAIN ALI S/O GULAMRASOOL KARIMATBHAI S/O AAJIBHAI (HAJIBHAI) VALIBHAI S/O AAJIBHAI (HAJIBHAI) DAUDBHAI S/O AAHIBHAI (HAJIBHAI) MARIYAMBEN D/O AAJIBHAI (HAJIBHAI)	MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH	SPL.LAQ OFFICER EXECUTIVE ENGINEER	
293	X-OBJ/35/2007	28/10/2010	HEIRS OF DECD KARSANBHAI & PARVETSANG BALVANTSANG PRAVET SANG HEIRS OF JORUBHA PARVETSANG MANSANG JORUBHA MAHENDRASHING JORUBHA PRAKASHBEN JORUBHA	MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH MR SUNIL K SHAH	SPL.LAQ OFFICER EXECUTIVE ENGINEER	
294	X-OBJ/47/2007	17/03/2009	AHIR VALJI LAKHU SENGHANI RAVILAL N NEW INDIA ASS. CO. LTD.	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA	PATEL VANITABEN KARSAN PATEL PREMILABEN KARSAN PATEL KAMLABEN KARSAN PATEL ARVINDKUMAR KARSAN PATEL MINUBEN KARSAN PATEL RAMILABEN KARSAN PATEL RAMJI JIVRAJ PATEL KESARBEN RAMJI	(MR BD KARIA); MR MEHUL S SHAH; (MR SURESHM SHAH) (MR BD KARIA) (MR BD KARIA) (MR BD KARIA)
295	X-OBJ/50/2007	15/05/2008	BACHUBHAI BAJUBHAI MIR PATEL GANGARAM AMBALAL NEW INDIA ASSURANCE CO LTD	MR BR SHAH MR BR SHAH MR BR SHAH	SHARDABEN VASANTRAM PANCHAL NAVINKUMAR VASANTRAM PANCHAL RAJENDRA VASANTRAM PANCHAL HARESH VASANTRAM PANCHAL ALKA VASANTRAM PANCHAL RITA VASANTRAM PANCHAL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
296	X-OBJ/51/2007	12/05/2008	GSRTC	MR HARDIK C RAWAL	SHANTABEN WD/O.MULCHAND GANESHLAL JAIN UTTAMBHAI MULCHAND JAIN DINESHKUMAR MULCHAND JAIN SURESHKUMAR MULCHAND JAIN MANJULA, D/O.MULCHAND JAIN KARIMBHAI HAJIBHAI SINDHI MAHENDRASINH RANJITSINH (DRIVER-R.A.KAPOOR TRAN.CO.) HARBANDAS KIKIRAM JADKU (R.A.KAPOOR TRAN.CO.) ORIENTAL FIRE & GEN.INSURANCE	 MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
297	X-OBJ/52/2007	12/05/2008	GSRTC	MR HARDIK C RAWAL	JYOTIKABEN WD/O.GORDHANBHAI ISHWARBHAI KARIMBHAI HAJIBHAI SINDHI MAHENDRASINH RANJITSINH (R.A.KAPOOR TRAN.CO.) HARBANDAS KIKIRAM JADKU (R.A.KAPOOR TRAN.CO.) THE ORIENTAL FIRE & GEN.INS.CO.LTD.	 MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
298	X-OBJ/53/2007	12/05/2008	GSRTC	MR HARDIK C RAWAL	NC MANIAR & 4 KARIMBHAI HAJIBHAI SINDHI MAHENDRASINH RANJITSINH (DRIVER-R.A.KAPOOR TRAN.CO.) HARBANDAS MITHARAM THE ORIENTAL FIRE & GEN.INS.CO.LTD.	 MR RAJNI H MEHTA
299	X-OBJ/54/2007	12/05/2008	GSRTC	MR HARDIK C RAWAL	PATEL BABUBHAI CHELADAS KARIMBHAI HAJIBHAI SINDHI MAHENDRASINH RANJITSINH (DRIVER-R.A.KAPOOR TRAN.CO.) SAURASHTRA TRANSPORT CO. (C/O.R.A.KAPOOR TRAN.CO.) THE ORIENTAL FIRE & GEN.INS.CO.LTD.	(MR NS SHETH) MR RAJNI H MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
300	X-OBJ/86/2007	17/01/2008	PUSHPABEN, WD/O JAGDISHCHANDRAHIMAATLAL SHAH PARESH JAGDISHCHANDRA SHAH JATIN JAGDISHCHANDRA SHAH KIRPA NISHITKUMAR NAYAK DAXA MUKESHKUMAR PAREKH RAJESHBHAI NAVNITLAL SHETH MAGNUS RUBBER INDUSTRIES LTD. THRO' ITS MANAGING DIRECTOR	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	UNITED INDIA INSURANCE CO LTD.	(MR PV NANAVATI)
301	X-OBJ/87/2007	26/04/2011	GSRTC	(MR MD PANDYA)	JUNGADH MUNICIPALITY THROUGH CHIEF OFFICER ABDULGAFAR ALLARAKHA NAGHARI	MR ND NANAVATI (MR HK RATHOD)
302	X-OBJ/88/2007	13/07/2017	GUJ STATE ROAD TRANSPORT CORPN	(MR MD PANDYA)	SHANTABEN MANILAL PANCHAL HANSABEN MANILAL PANCHAL BINABEN MANILAL PANCHAL RAKESH MANILAL PANCHAL MAHESH MANILAL PANCHAL NATHIBEN RANCHHODBHAI PANCHAL SUBHASH MAHDHAVRAO DALVE	
303	X-OBJ/89/2007	14/03/2008	NATIONAL INSURANCE CO.LTD.	MR RAJNI H MEHTA	KASHIPRASAD BADRIPRASAD SANGHAI BHAGVATIDEVI KASHIPRASAD SAJJANKUMAR KASHIPRASAD RAJENDRAPRASAD KASHIPRASAD GOPALLAL KASHIPRASAD SUNITKUMARI KASHIPRASAD SUNILKUMAR KASHIPRASAD MINOR HIS GAURDIAN & MOTHER GINNIDEVI WD/O.BADRIPRASAD	NOTICE SERVED NOTICE SERVED UNSERVED EXPIRED (N) NOTICE SERVED NOTICE SERVED NOTICE SERVED NOTICE SERVED UNSERVED EXPIRED (N)
304	X-OBJ/90/2007	14/03/2008	HARIBHAI PUSHKANTBHAI DECO BOOK TRADERS UNITED INDIA INSURANCE CO.LTD.	MR KF DALAL MR KF DALAL MR KF DALAL	SOBHABEN WD/O YOGESHKUMAR SUBODHCHANDRA SHAH MINOR KARTIK YOGESHKUMAR SHAH SUBODHCHANDRA B SHAH ASHOKKUMAR AMBAPRASAD PATEL YOGESH AMBAPRASAD PATEL	(MR AKSHAY H MEHTA) (MR AKSHAY H MEHTA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
305	X-OBJ/92/2007	27/08/2009	FAKIRCHAND ZAVERCHAND KAMLABEN FAKIRCHAND JAYKUMAR FAKIRCHAND SANATKUMAR FAKIRCHAND NAYANBEN FAKIRCHAND NILABEN JAYKUMAR	MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI MR SHIRISH JOSHI	DISTRICT DEPUTY COLLECTOR ANDLAND ACQUISITION OFFICER HOUSING COMMISSIONER	 NANAVATI & NANAVATI
306	X-OBJ/94/2007	15/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	HEIRS OF PAMANDAS M KHIMANI PARSHOTTAM P KHIMYANI PRAKASH P KHIMYANI MAYA P KHIMYANI PUSHPA P KHIMYANI ASHABEN PAMANDAS KHIMYANI ISMAIL ABDULDOUD PATEL DELETED	
307	X-OBJ/96/2007	29/06/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HEMANT S SHAH	YOGINIBEN WD/O MAHENDRASINH BHAGWATSINH JADEJA HARVEDSINH MAHENDRASINH JADEJA MS. HETAL MAHENDRASINH JADEJA BHAGWATSINH JETHIBHAI JADEJA(DELELTED AS PER COURT ORDER DT.07/01/2014)) LILABA BHAGWATSINH JADEJA HIRAJI KAPURJI PADHIAR UDAYBHAN YADAV CHETAN TRANSPORT COMPANY THE ORIENTAL INSURANCE CO. LTD.	MR MC BHATT MR MC BHATT MR MC BHATT DELETED MR MC BHATT MS DIMPLE A THAKER
308	X-OBJ/97/2007	20/07/2010	G S R T C	(MR MD PANDYA)	PADMABEN T PATEL MINOR JAYSHREE T PATEL THRO' GUARDIAN RESP. NO.1 MINOR CHETNA T PATEL, THRO' GUARDIAN RESP.NO.1 NARMADABEN @ REVABEN A PATEL RANCHHODBHAI M BARIA GOPALDAS M DISWALA NEW INDIA ASSURANCE CO. LTD CHHOTABHAI HIRABHAI	 MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
309	X-OBJ/98/2007	20/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	ISHWERBHAI T JADAV CHHOTABHAI HIRABHAI R M BARIA (DELETED) DISAWALA TRANSPORT & CO. NEW INDIA INSURANCE CO.LTD.	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
310	X-OBJ/99/2007	20/07/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	ISHWERBHAI T JADAV CHHOTABHAI HIRABHAI R M BARIA (DELETED) DISAWALA TRANSPORT & CO. NEW INDIA INSURANCE CO.LTD.	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
311	X-OBJ/100/2007	20/07/2010	G S R T C	(MR MD PANDYA)	AJAYKUMAR R BHAVSAR DELETED GOPALKDS M DEESAWALA NEW INDIA INSURANCE CO LTD CHHOTUBHAI HIRABHAI	 MR ARUN H MEHTA
312	X-OBJ/101/2007	20/07/2010	G S R T C	(MR MD PANDYA)	FULMALI S NANABHAI KAMLABEN SOMABHAI BARIA RANCHHODBHAI MOTIBHAI DEESAWALA TRANSPORT CO NEW INDIA INSURANCE CO LTD CHHOTABHAI HIRABHAI	 MR RAJNI H MEHTA
313	X-OBJ/103/2007	14/03/2008	ORIENTAL FIRE & GEN INS. CO.	(MR SB VAKIL)	JAMNABEN REVACHAND SINDHI RADHUBEN W/O MAGANMAL J SINDHI MINOR GOPAL REVACHAND SINDHI MINOR RAJUBEN R SINDHI MINOR CHANDUMAL R SINDHI MINOR RAJESHRI R SINDHI MINOR HARESHKUMAR R SINDHI YUSUF MUSA CHANKI ABDULSATTAR A DURVESH MAGANLAL J SINDHI	(MR. JC SHETH) (MR. JC SHETH) (MR. JC SHETH) (MR. JC SHETH) (MR. JC SHETH) (MR. JC SHETH)
314	X-OBJ/106/2007	16/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	HASUMATIBEN D DARJI JESHANGBHAI M PARMAR	

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315	X-OBJ/107/2007	03/02/2015	GUJARAT STATE TRANSPORT CORPORATION	(MR MD PANDYA)	HEIRS OF MATHURBHAI R VAGHARI JAYANTIBHAI LAVJIBHAI ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD. GOKALBHAI MATHURBHAI MINOR FULABHAI MATHURBHAI MINOR KALABHAI MINOR ARJANBHAI MATHURBHAI MINOR TARABEN MATHURBHAI MINOR SUKHABHAI MATHURBHAI GOKALBHAI MATHURBHAI VAGHARI MINOR FULABHAI MATHURBHAI VAGHARI MINOR GALABHAI MATHURBHAI VAGHARI MINOR ARJANBHAI M VAGHARI MINOR TARABEN MATHURBHAI MINOR SUKHABHAI MATHURBHAI JAYANTIBHAI B PATEL SUNDARBHAI RANCHHODBHAI	MS JAYSHREE C BHATT MR RAJNI H MEHTA MR RAJNI H MEHTA MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MS JAYSHREE C BHATT MR RAJNI H MEHTA
316	X-OBJ/108/2007	08/05/2008	PRAVINKUMAR M BHATT SHANTILAL N BHATT	MR DD VYAS MR DD VYAS	MINOR DAKSHABEN R GOSAI,THR' GUARDIAN RAMJIBHAI R GOSAI UNITED INDIA INSURANCE LTD.	(MR KB PADIA) (MR AV TRIVEDI)

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
317	X-OBJ/112/2007	21/03/2017	SONAL NILAY @ NILESH SOLANKI NOW WIFE OF SAGAR HASMUKHBHAI	MR PS PATEL	G.S.R.T.C. HIRABEN ODHAVJI SOLANKI HIMANSHU ODHAVJI SOLANKI KESHAVBHAI RAMBHAI PARMAR PRAHLADBHAI MURUBHAI VADHER THE ORIENTAL INSURANCE CO. LTD	MR HARDIK C RAWAL MR HARDIK C RAWAL MR HARDIK C RAWAL MR HARDIK C RAWAL MR HARDIK C RAWAL MR HARDIK C RAWAL
318	X-OBJ/113/2007	26/11/2009	ORIENTAL INSURANCE COMPANY LIMITED	(MR A J PATEL)	RADHABEN WD/O CHANDUBHAI BALAJI VANZARA MINOR PARISHTHABEN CHANDUBHAI THR'GUARDIAN RADHABEN NO.1 MINOR SUMITBHAZI CHANDUBHAI THR'GUARDIAN RADHABEN NO.1 MINOR VANITABEN CHANDUBHAI THR'GUARDIAN RADHABEN NO.1 BABAJI JADAJI VANZARA MANIBEN W/O.BABAJI JADAJI RASIKBHAI JECHANDBHAI BHAVSAR DEVJI HARJI VANZARA	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
319	X-OBJ/115/2007	19/07/2010	THE ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	MR ARUN H MEHTA	DEVAJBHAI KACHARABHAI PATEL NISIRSINGH DILIPSINH SIKH BALWANTSINGH JASWANTSINGH THE NEW INDIA ASSURANCE CO.LTD VALJIBHAI HARIBHAI KABARIA	
320	X-OBJ/116/2007	19/07/2010	THE ORIENTAL FIRE & GENERAL INSURANCE CO.LTD	MR ARUN H MEHTA	DEVAJIBHAI KACHARABHAI PATEL NISIRSINGH DILIPSINGH SIKH BALWANTSINGH JASWANTSINGH THE NEW INDIA ASSURANCE CO.LTD VALJIBHAI HARIBHAI KABARIA	
321	X-OBJ/120/2007	13/04/2012	NATIONAL INSURANCE CO LTD		MUKUND RAMJI TIMBRA BHUPATBHAI R JIVRAJANI	MR MEHUL S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
322	X-OBJ/123/2007	22/08/2013	THE NEW INDIA ASSURANCE CO.LTD	MR SANDIP C SHAH	LR OF DECD PRAVINSINH BANAJI VAGHELA KAILASHBEN PRAVINSINH WAGHELA MAHIPALSINH PRAVINSINH WAGHELA BHIMSINH PRAVINSINH WAGHELA DGP & IGP,	 MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI
323	X-OBJ/1/2008	18/04/2012	ORIENTAL INSURANCE CO. LTD.	MR KK NAIR	GSRTC LRS. OF DECD. SATARABHAI ALIASBABUBHAI HASAMBHAI ZINDANI ZUBEDABEN SATARBHAI @ BABUBHAIZINDANI SOHILBHAI SATARBHAI @ BABUBHAIZINDANI BHIKABHAI DAYABHAI PATEL AMINBHAI HAJI YAKUB MODON	MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW
324	X-OBJ/2/2008	18/04/2012	ORIENTAL INSURANCE CO. LTD.	MR KK NAIR	GSRTC LEGAL HEIRS OF DECD. IDRISHBHAI MUSABHAI ZINDANI JOHRABEN IDRISHBHAI ZINDANI AVESHBHAI IDRISHBHAI ZINDANI BHIKABHAI DAYABHAI PATEL AMINBHAI HAJI YAKUB MODON	MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW
325	X-OBJ/3/2008	18/04/2012	ORIENTAL INSURANCE CO. LTD.	MR KK NAIR	GSRTC LRS. OF DECD. SULAIMANBHAI MUSABHAI POPATIA MARIAMBEN SULAIMANBHAI POPATIA ROZINABEN SULAIMANBHA POPATIA BHIKABHAI DAYABHAI PATEL AMINBHAI HAJI YAKUB MODON	MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW
326	X-OBJ/4/2008	18/04/2012	ORIENTAL INSURANCE CO. LTD.	MR KK NAIR	GSRTC MOHMED @ GORABHAI MUSABHAI ZINDANI BHIKABHAI DAYABHAI PATEL AMINBHAI HAJI YAKUB MODON	MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW MR HS MUNSHAW
327	X-OBJ/5/2008	01/05/2008	CHEETUBHAI GORDHANBHAI PATEL SPECIAL LAQ OFFICER	MR TARESH J BHATTJI	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	
328	X-OBJ/6/2008	01/05/2008	CHHOTABHAI JASANGBHAI PATEL (SINCE DEC'D THRO' HEIRS & LRS HASMUKHBHAI CHHOTABHAI PATEL LALABHAI CHHOTABHAI PATEL SPECIAL LAQ OFFICER	MR TARESH J BHATTJI	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
329	X-OBJ/7/2008	01/05/2008	MOTIBHAI JESANGBHAI PATEL SPECILA LAQ OFFICER	MR TARESH J BHATTJI	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	MR MITUL K SHELAT
330	X-OBJ/8/2008	01/05/2008	RAJESHBHAI MAHENDRABHAI SPECIAL LAQ OFFICER	MR TARESH J BHATTJI	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	MR MITUL K SHELAT
331	X-OBJ/9/2008	08/02/2008	BHOLABHAI RAMJIBHAI KANTIBHAI RAMJIBHAI	(MR A J PATEL) (MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
332	X-OBJ/10/2008	08/02/2008	PATEL KARSANBHAI SHAMBHUDAS	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
333	X-OBJ/11/2008	08/02/2008	RAMJIBHAI MAGANDAS BABULAL AMBALAL	(MR A J PATEL) (MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
334	X-OBJ/12/2008	08/02/2008	ISHWARBHAI CHHAGANBHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
335	X-OBJ/13/2008	08/02/2008	SHIVABHAI JOITARAM	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
336	X-OBJ/14/2008	08/02/2008	MANGUBHAI JOITARAM	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
337	X-OBJ/15/2008	08/02/2008	ISHWARBHAI MADHABHAI	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
338	X-OBJ/16/2008	13/08/2008	HEIRS OF DECD.CHANDRAKANTBHAI HIRALAL MEHTA RANJANBEN CHANDRAKANTBHAI MEHTA (WIFE) PURVI CHANDRAKANTBHAI MEHTA (DAUGHTER) BHAVIK CHANDRAKANTBHAI MEHTA (SON) MADHUBEN HIRALAL METHA (MOTHER)	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	GSRTC	MRS VASAVDATTA BHATT
339	X-OBJ/19/2008	08/06/2017	NEW INDIA ASSURANCE CO. LTD.	MR AJAY R MEHTA	PRAFULADEVI PRABHATSINH DAULATSINH ZHALA HARSHADSINH PRABHATSINH ZHALA DIGVIJAYSINH PRABHATSINH ZHALA KUNDANBA PRABHATSINH ZHALA FATEHPURA DOODH UTPADAK SAHAKARI ORIENTAL INSURANCE CO. LTD. DHARAMBHAI MVJIBHAI KANGARIYA	MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR VIBHUTI NANAVATI
340	X-OBJ/20/2008	09/02/2016	DR.JAYESHKUMAR RASIKLAL VORA GULAMMOYUDDIN BHIKHUMIYA SHAIKH	(MR BIPIN I MEHTA) NOTICE SERVED	UNITED INDIA INSURANCE CO.LTD.	MS AMEE YAJNIK

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
341	X-OBJ/21/2008	14/06/2012	STATE OF GUJARAT COMPETENT OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER GOVERNMENT PLEADER	EXECUTIVE OF KHATU MULJI PAREKH,JAYSINH MULJI PAREKH	MR SUNIL B PARIKH
342	X-OBJ/23/2008	29/06/2017	THE ORIENTAL INSURANCE COMPANY LIMITED	MR SANDIP C SHAH	DEVALKUMAR RAJENDRABHAI SHAH NOORKHAN JAWANKHANK MULTANI PATHAN JAYNARAYAN B RADHICHAND	MR RK MISHRA
343	X-OBJ/24/2008	24/04/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SATWARA HARI KUNVERJI	MR HB PAREKH
344	X-OBJ/25/2008	24/04/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF SATWARA PRAGJI BECHAR SATWARA MOTI PRAGJI SATWARA MAKAN PRAGJI	MR HB PAREKH MR HB PAREKH MR HB PAREKH
345	X-OBJ/26/2008	24/04/2008	Blank Name		.	
346	X-OBJ/27/2008	24/04/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SATWARA NARAN VASTA	MR HB PAREKH
347	X-OBJ/28/2008	24/04/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SATWARA KUNVARJI LAKHAMAN SATWARA DANA LAKHAMAN SATWARA GANGARAM BHANJI	(MR VJ DESAI) (MR VJ DESAI) (MR VJ DESAI)
348	X-OBJ/29/2008	24/04/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SATWARA RAIYA DAYA SATWARA SIVA KANA SATWARA VALJI KANA SATWARA BHANJI KANA	MR HB PAREKH MR HB PAREKH MR HB PAREKH MR HB PAREKH
349	X-OBJ/30/2008	24/04/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SATWARA JERAM MEGHA SATWARA MALA MEGHA SATWARA KARANSI MEGHA HEIRS OFDEVKARAN KORANSI	(MR VJ DESAI) (MR VJ DESAI) (MR VJ DESAI)
350	X-OBJ/31/2008	24/04/2008	MANIBHAI & BROTHERS		AHMEDBHAI ABDULLABHAI.DELETED THE NEW INDIA ASSURANCE CO. BAI SHANTABEN D/O AKHAMABHAI KOYABHAI	
351	X-OBJ/32/2008	24/04/2008	MANIBHAI & BROTHERS		AHMEDBHAI ABDULLABHAI.DELETED THE NEW INDIA ASSURANCE CO. BHURABHAI LALUBHAI TARAL BHIL	
352	X-OBJ/33/2008	24/04/2008	MANIBHAI & BROTHERS	(MR GN DESAI)	AHMEDBHAI ABDULLABHAI THE NEW INDIA ASSURANCE CO.LTD LAXMANBHAI FULABHAI DAMOR	DELETED (MR SB VAKIL)
353	X-OBJ/34/2008	24/04/2008	MANIBHAI & BROTHERS	(MR GN DESAI)	AHMEDBHAI ABDULLABHAI THE NEW INDIA ASSURANCE CO.LTD RAMABHAI RANCHHODBHAI BHIL RANCHHODBHAI HIRABHAI BAI DHULI W/O RANCHHODBHAI HIRABHAI	DELETED (MR SB VAKIL)

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
354	X-OBJ/35/2008	24/04/2008	MANIBHAI & BROTHERS	(MR GN DESAI)	AHMEDBHAI ABDULLABHAI THE NEW INDIA ASSURANCE CO.LTD BAI PUNAMBEN WD/O JESINGBHAI MOTIBHAI BAI MAKARBEN WD/O MOTIBHAI RATUBHAI	DELETED (MR SB VAKIL)
355	X-OBJ/36/2008	24/04/2008	MANIBHAI & BROTHERS		AHMEDBHAI ABDULABHAI. DELETED THE NEW INDIA ASSURANCE CO. BAI KAMLIBEN WD/O SARATAN BHAGWAN MINOR BHARAT SARATAN UJAMBEN D/O SARATAN BHAGWAN MINOR BABI D/O SARATAN BHAGWAN BHAGVANBHAI SARADARBHAI DAMOR	
356	X-OBJ/37/2008	24/04/2008	MANIBHAI & BROTHERS		AHMEDBHAI ABDULLABHAI.DELETED THE NEW INDIA ASSURANCE CO. BAI SANKLIBEN WD/O KALUBHAI SAKANABHAI MINOR JESINGBHAI KALUBHAI	
357	X-OBJ/38/2008	24/04/2008	MANIBHAI & BROTHERS	(MR GN DESAI)	AHMEDBHAI ABDULLABHAI THE NEW INDIA ASSURANCE CO.LTD SAKNABHAI MASURBHAI DAMOR BAI FATI W/O SAKNABHAI MASUR- BHAI	DELETED (MR SB VAKIL) (MR.MOHIT S SHAH) (MR.MOHIT S SHAH)
358	X-OBJ/39/2008	24/04/2008	MANIBHAI & BROTHER	(MR GN DESAI)	AHMEDBHAI ABDULLABHAI THE NEW INDIA ASSURANCE CO.LTD DEVA HIRA DAMOR BAI JAMNA D/O DEVA HIRA BAI GANGA D/O DEVA HIRA	DELETED (MR SB VAKIL)
359	X-OBJ/40/2008	24/04/2008	MANIBHAI & BROTHERS	(MR GN DESAI)	AHMEDBHAI ABDULLABHAI THE NEW INDIA ASSURANCE CO.LTD LAKHABHAI KUBERBHAI VAGADIA BAI MOGHI W/O LAKHABHAI	DELETED (MR SB VAKIL)
360	X-OBJ/41/2008	24/04/2008			.	
361	X-OBJ/42/2008	07/05/2008	NEW INDIA ASSURANCE CO LTD	(MR HASMUKH THAKKER)	RAMILABEN FULABHAI SOLANKI SHANKARBHAI FULABHAI SOLANKI SARASWATI FULABHAI SOLANKI SACHINKUMAR FULABHAI SOLANKI THROUGH RAMILABEN F SOLANKI DHARMISHTABEN YOGESHBHAI PRAJAPATI	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM
362	X-OBJ/43/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SHIVA LALJIBHAI PATEL	(MR PV HATHI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
363	X-OBJ/44/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	RAGHAVJI GOVINDBHAI	(MR PV HATHI)
364	X-OBJ/45/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	PREMJI MAVJI	(MR PV HATHI)
365	X-OBJ/46/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	DHARAMSHI RANCHHOD	(MR PV HATHI)
366	X-OBJ/47/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	RAVJI VIRA	(MR PV HATHI)
367	X-OBJ/48/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	SUKHDEV MOTILAL VYAS	(MR PV HATHI)
368	X-OBJ/49/2008	08/05/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	ALA VIRA	(MR PV HATHI)
369	X-OBJ/50/2008	01/05/2008	ORIENTAL INSURANCE CO. LTD	MR KK NAIR	DAMYANTIBEN WD/O. BABUBHAI CHOTTABHAI VASAVA SUJITKUMAR BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B. SHITALBEN BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B. KAJALBEN BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B. VISHALBHAI BABUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B. SURAJBEN CHOTTUBHAI VASAVA THRO. GUARDIAN DAMYANTIBEN B. FIROZKHAN ABDUL RASHIDKHAN PATHAN	MR ARPIT A KAPADIA MR ARPIT A KAPADIA MR ARPIT A KAPADIA MR ARPIT A KAPADIA MR ARPIT A KAPADIA MR ARPIT A KAPADIA
370	X-OBJ/51/2008	01/08/2016	REGIONAL MANAGER	MR YN RAVANI	BALAN MARUTI KAPSE MANAGER KONIHOOR PLASTIC INDUSTRIES	MR MK PATEL MR AMIT N PATEL
371	X-OBJ/52/2008	22/08/2008	MAHANT RANDEVDASJI GURU	MR SN SHELAT	SURAJRAM HIRALAL BACHKANIAWALA JASHWANTLAL JAGJIVANDAS BORDOLIA HASMUKHBHAI AMRUTBHAI BAGHAWALA JAYANTILAL PARSOTTAMBHAI PATEL ARVINDBHAI PUNAMBHAI PATEL MOHAN DHANJI AMBATKAK ISHWARLAL JT CHARITY COMMISSIONER CHARITY COMMISSIONER	 MR YN OZA MR YN OZA MR YN OZA MR YN OZA
372	X-OBJ/53/2008	13/05/2008	GUJ STATE ROAD TRANSPORT CORPN	(MR MD PANDYA)	SAIYED RAHEMALI NAJUMIYA MABAIBIBI W/O RAHEMALI DARJI DAHYABHAI SHAMALDAS	MR MP NAIK MR MP NAIK

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373	X-OBJ/54/2008	13/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	RAHIMABIBI WIDOW OF HABIBMIYA USMANMIYA SAIYAD INTEKHAB ALAM HABIBMIYA SAIYAD IMTIHANABANU HABIBMIYA SAIYAD IJRANABANU HABIBMIYA SAIYAD MOHAMADISAK HABIBMIYA SAIYAD MINHAJUDDIN HABIBMIYA SAIYAD USMANMIYA BALUMIYA SAIYAD SAIDUMIYA BALUMIYA SAIYAD (DELETED) DAHYABHAI SHAMALDAS DARJI	
374	X-OBJ/55/2008	13/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HARDIK C RAWAL	CHITUBHAI BECHARBHAI PATEL BABUBHAI SHANKERBHAI DAMOR	(MR A J PATEL)
375	X-OBJ/56/2008	14/05/2008	GUJARAT STATE ROAD TRANSPORT		JUGALKISHORE PRAGJIBHAI SURYAKANT AMBALAL HARPALBHAI SHANKERBHAI DAVE DEVJIBHAI NATHUBHAI	
376	X-OBJ/57/2008	09/05/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HARDIK C RAWAL	CHAMPAKLAL PITHAMBERDAS TRIVEDI JASUMATIBEN CHAMPAKLAL SUDHABEN CHAMPAKLAL CHIMANLAL NANALAL BHOI BHANVARILAL SAJURAM NEW INDIA INSURANCE CO.LTD.	MR BHARAT B SHAH MR BHARAT B SHAH MR BR SHAH
377	X-OBJ/59/2008	23/09/2008	FAKIRMOHMMAD NOORMOHMAD (DRIVER)		SARDAR NATRASINGH NARBHALSINGH(TRUCK DRIVER) M/S.HASMUKH PETROLIUMS, PARTNER-SHRI A.K.RAITHATHA THE NEW INDIA ASSURANCHE CO. LTD.	RULE NOT RECD BACK MR RAJNI H MEHTA
378	X-OBJ/60/2008	24/06/2008	AASHABHAI PURUSHOTTAMBHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL)	GENERAL MANAGER	MR RR MARSHALL
379	X-OBJ/61/2008	24/06/2008	GORDHANBHAI RAMSANGBHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL)	GENERAL MANAGER	MR RR MARSHALL
380	X-OBJ/62/2008	24/06/2008	HERIS OF BHIKHIBEN SOMABHAI WD/O ISHVARBHAI PUNJIBEN D/O SOMABHAI ISHVAR BHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	GENERAL MANAGER	MR RR MARSHALL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
381	X-OBJ/63/2008	24/06/2008	UMEDBHAI CHHAGANBHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL)	GENERAL MANAGER	MR RR MARSHALL
382	X-OBJ/64/2008	24/06/2008	SHANABHAI KABHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL)	GENERAL MANAGER	MR RR MARSHALL
383	X-OBJ/65/2008	31/07/2017	UNITED INDIA INSURANCE CO. LTD.	(MR MAULIK J SHELAT)	LAXMIBEN WD/O. BHAVANBHAI JOGABHAI KANU @ RAJU BHAVANBHAI SAMATBHAI KHODABHAI BHARWAD VAGHAJIBHAI RANCHHODBHAI BHUVA	(MR PARESH M DARJI) (MR PARESH M DARJI) RULE UNSERVED
384	X-OBJ/66/2008	09/05/2008	AYESHBIBI W/O. IBRAHIMKHAN PATHAN SAKINABIBI WD/O IBRAHIMBHAI MODASIA UNITED INDIA FIRE AND GENERAL INSURANCE CO.	NOTICE SERVED (MR MI PATEL) (MR MI PATEL)	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD. BACHUMAL UTTOMAL SHINDHI DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL) (MR SB VAKIL) (MR SB VAKIL)
385	X-OBJ/67/2008	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD. BACHUMAL UTTOMAL SHINDHI DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL) (MR SB VAKIL) (MR SB VAKIL)	AYESHBIBI W/O. IBRAHIMKHAN PATHAN SAKINABIBI WD/O IBRAHIMBHAI MODASIA UNITED INDIA FIRE AND GENERAL INSURANCE CO.	
386	X-OBJ/68/2008	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD. BACHUMAL UTTOMAL SHINDHI DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL) (MR SB VAKIL) (MR SB VAKIL)	ZUBEDABIBI WD/O ISMAILBHAI IBRAHIMBHAI BARODAWALA SAKINABIBI WD/O IBRAHIMBHAI MODASIA UNITED INDIA FIRE AND GENERAL INSURANCE CO. MINOR ZULFIKAR ISMAILBHAI MINOR JINNAT ISMAILBHAI SAKINABIBI WD/O.IBRAHIMBHAI MODASIA UNITED INDIA FIRE AND GENERAL INSURANCE CO.	MR BG PATEL (MR MI PATEL) (MR MI PATEL) MR BG PATEL MR BG PATEL (MR MI PATEL) (MR MI PATEL)
387	X-OBJ/69/2008	09/05/2008	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD. BACHUMAL UTTOMAL SHINDHI DRIVER MANJURKHAN PAHTAN	(MR SB VAKIL) (MR SB VAKIL) (MR SB VAKIL)	ZUBEDABEN WD/O.GULAMHUSSAIN GAFURBHAI BANDI KHATUBEN WD/O GFURBHAI B BANDI MOHMAD ISHAK GAFURBHAI BANDI SAKINABIBI WD/O. IBRAHIMBHAI MODASIA UNITED INDIA FIRE AND GENERAL INSURANCE CO.	MR BG PATEL MR BG PATEL MR BG PATEL (MR MI PATEL) (MR MI PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
388	X-OBJ/70/2008	08/08/2008	MEENABEN @ TARABEN DINESHBHAI CHAVDA NEELAM DINESHBHAI CHAVDA MANISHABEN DINESHBHAI CHAVDA MINOR VIRAL DINESHBHAI CHAVDA MINOR DIPIKA DINESHBHAI CHAVDA SAVDAS PUNJABHAI RATHOD MEHBOOBKHAN HUSEINKHAN PATHAN	MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE	UNITED INDIA INSURANCE CO LTD.	(MR PV NANAVATI)
389	X-OBJ/72/2008	29/07/2009	REKHABEN RAJESHBHAI RATHOD @ PATEL CHHANABHAI ZAVERBHAI RATHOD PANKUBEN CHHANABHAI RATHOD NARENDRABHAI KARSANBHAI PANCHOLI	MR.HIREN M MODI; MR MAHESH BHAVSAR MR.HIREN M MODI; MR MAHESH BHAVSAR MR.HIREN M MODI; MR MAHESH BHAVSAR MR MAHESH BHAVSAR	THE NATIONAL INSURANCE CO. LTD.	MR.HIREN M MODI; MS LILU K BHAYA
390	X-OBJ/73/2008	25/08/2008	NATIONAL INSURANCE CO.	MR SANDIP C SHAH	NANDINIBEN NAYANKUMAR PATEL MALAV NAYANKUMAR PATEL KANAIYALAL AMBALAL PATEL SAVITABEN KANAIYALAL PATEL MADANSINH NATHUSINH KUMPAVAT KANTIBHAI HIRABHAI PATEL M/S KIRIT INDUSTRIES ORIENTAL INSURANCE CO.LTD.	
391	X-OBJ/74/2008	25/08/2008	NATIONAL INSURANCE CO.	MR SANDIP C SHAH	URMILABEN ROHITKUMAR PATEL ORIENTAL INSURANCE CO.LTD. MINOR KOMALBEN ROHITKUMAR PATEL MINOR SNEHAL ROHITKUMAR PATEL MINOR TEJAS ROHITKUMAR PATEL CHIMANLAL NARANDAS PATEL KANTABEN CHIMANLAL PATEL MADANSINH NATHUSINH KUMPAVAT KANTIBHAI HIRABHAI PATEL M/S.KIRIT INDUSTRIES	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
392	X-OBJ/75/2008	25/08/2008	NATIONAL INSURANCE COMPANY	MR SANDIP C SHAH	PARUBEN VINODBHAI PATEL MINOR KAYAN VINODBHAI PATEL MINOR ATASH VINODBHAI PATEL MADANSINH NATHUSINH KUMPAVAT KANTIBHAI HIRABHAI PATEL M/S KIRIT INDUSTRIES ORIENTAL INSURANCE CO.LTD. SURYAKANTABEN CHHAGANLAL PATELOWNER OF CAR.	
393	X-OBJ/76/2008	27/08/2008	LAXMANBHAI H PARMAR	(MR HB SHAH)	PADMABEN J DAVE	(MR MF THAKKER)
394	X-OBJ/77/2008	28/08/2008	ORIENTAL INSURANCE CO. LTD.	MR MEHUL S SHAH; MS AVANI S MEHTA	NEW INDIA ASSURANCE CO LTD KANTILAL DAYARAM THACKER SHANTIBEN K THACKER M/O LATE MANISHK THACKER MADHVI K THACKER LAXMIBEN WD/O DAYARAM G/M OF MANISH THACKER MANISH LAXMANSINGH CHAUHAN HARSINH A AGRAWAL PARAS R MEHTA	(MR PV NANAVATI); MR VIBHUTI NANAVATI
395	X-OBJ/78/2008	07/04/2014	VADODARA PANJRAPOLE SANSTHA	MR NILESH A PANDYA	DEFENCE ESTATE OFFICER SPECIAL LAQ OFFICER	MR IH SYED
396	X-OBJ/79/2008	28/03/2019	RAMDAS MADANLAL SAINI KAMLA RAMDAS SAINI ANILKUMAR SHRIDHARILAL JAISWAL	MR HM PARIKH MR HM PARIKH MR HM PARIKH	ORIENTAL INSURANCE CO. LTD.	MR GC MAZMUDAR
397	X-OBJ/81/2008	22/01/2016	JASHWANTRAI THAKARSHI SHETH DINESH JASHWANTRAI SHETH GADHVI AJUBHAI HARJIBHAI (DRIVER OF LUXURY BUS) JADEJA BHIKHUBHA MERUJI (OWNER OF LUXURY BUS) MAHENDRA THAKARSHI SHETH DR. PRANAV INDULAL SHETH ATUL JASHWANTRAI SHETH	MR MEHUL S SHAH; (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH)	NATIONAL INSURANCE. CO. LTD.	MR DAKSHESH MEHTA

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
398	X-OBJ/82/2008	10/12/2014	GAYATRIDEVI ASHOKKUMAR MISHRA ARUNKUMAR ASHOKKUMAR MISHRA THROUGH RESP. NO. 1 BIRANKUMAR ASHOKKUMAR MISHRA THROUGH RESP. NO. 1 MAMTA ASHOKKUMAR MISHRA THROUGH RESP. NO. 1 SHIVMURTI PRASAD MISHRA BALUSING DANSING MAKWANA (RAJPUT) GOVINDBHAI HANSRAJBHAI PATEL MINISTRY OF DEFENCE	MR HARSHIT S TOLIA RULE NOT RECD BACK MR HARSHIT S TOLIA MR HARSHIT S TOLIA RULE NOT RECD BACK RULE NOT RECD BACK RULE NOT RECD BACK RULE NOT RECD BACK	THE NEW INDIA ASSURANCE COMPANY LIMITED BALUSING DANSING MAKWANA (RAJPUT) GOVINDBHAI HANSRAJBHAI PATEL MINISTRY OF DEFENCE	MR SANDIP C SHAH RULE UNSERVED
399	X-OBJ/84/2008	24/11/2015	MANIBEN VAGHABHAI NITA VAGHABHAI PRATAP VAGHABHAI MANISHA VAGHABHAI RUPIBEN LILABHAI	(MR HM PRACHCHHAK) (MR HM PRACHCHHAK) (MR HM PRACHCHHAK) (MR HM PRACHCHHAK) (MR HM PRACHCHHAK)	HIRABHAI MALDEBHAI VALA M/S. PADAM GOODS CARRIER THE NEW INDIA ASSURANCE COMPANY LTD.	DELETED MS MEGHA JANI
400	X-OBJ/85/2008	21/12/2017	SAMUBEN WD/O.BHIKHAJI SENDAJI THAKORE VISHNUBHAI KHODIDAS PATEL NEW INDIA INSURANCE CO.LTD. BHARTHIJI S/O.JIVANJI BHIKHAJITHAKORE CHATURJI S/O.JIVANJI BHIKHAJI THAKORE SAKRIBEN D/O.JIVANJI BHIKHAJI THAKORE LAXMIBEN D/O.JIVANJI BHIKHAJI THAKORE TAKHABEN D/O.JIVANJI BHIKHAJI THAKORE KAMUBEN D/O.JIVANJI BHIKHAJI THAKORE CHAMPABEN D/O.JIVANJI BHIKHAJITHAKORE SHIVABHAI D.RAVAL	MR TEJAS P SATTA MR TEJAS P SATTA MR SANDIP C SHAH MR TEJAS P SATTA MR TEJAS P SATTA MR TEJAS P SATTA MR TEJAS P SATTA MR TEJAS P SATTA MR TEJAS P SATTA MR TEJAS P SATTA MR TEJAS P SATTA	ORIENTAL INSURANCE CO.LTD.	MR RAJNI H MEHTA
401	X-OBJ/86/2008	12/12/2015	PATEL PRABHUDAS KHEMABHAI	MR R.K.MANSURI	STATE OF GUJARAT COLLECTOR EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
402	X-OBJ/87/2008	12/12/2015	PATEL AMRRUTBHAI PASHABHAI PATEL DAHIBEN KODARBHAI PATEL TARABEN KODARBHAI PATEL KAMLESHKUMAR KODARBHAI HEIRS OF DECD. PATEL PARSOTTAMBHAI VALABHAI PATEL AMBABEN WD/O. PARSOTTAMBHAI VALJIBHAI PATEL MUKESHBHAI PARSOTTAMBHAI PATEL PANKAJBHAI PARSOTTAMBHAI PATEL CHETANBHAI PARSOTTAMBHAI PATEL SUREKHABEN PARSOTTAMBHAI PAETL RAMANBHAI VALABHAI HEIRS OF DECD. BABABHAI JOITABHAI PATEL PRABHUDAS BABABHAI PATEL GIRDHARBHAI BABABHAI PATEL MANILAL DEVKARANBHAI PATEL BABUBHAI DEVKARANBHAI PATEL GUNVANTBHAI DAHYABHAI PATEL RAMANBHAI DEVKARANBHAI PAETL LILABEN DEVKARANBHAI PAETL CHANCHALBEN DEVKARANBHAI PATEL JAYANTIBHAI KODARBHAI	MR R.K.MANSURI MR R.K.MANSURI	THE STATE OF GUJARAT THE COLLECTOR EXECUTIVE ENGINEER	GOVERNMENT PLEADER
403	X-OBJ/88/2008	12/12/2015	MANSURI RASULBHAI FATABHAI	MR R.K.MANSURI	THE STATE OF GUJARAT THE COLLECTOR EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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404	X-OBJ/89/2008	12/12/2015	PATEL BABABHAI JOITABHAI SINCE DECD THRO' HEIRS PATEL AMRUTBHAI PASHABHAI PATEL JAYANTIBHAI KODARBHAI PATEL PRABHUDAS BABABHAI PATEL DAHIBEN KODARBHAI PATEL GIRDHARBHAI BABABHAI PATEL KAMLESHKUMAR KODARBHAI PATEL TARABEN KODARBHAI PATEL MANIBHAI DEVKARANBHAI PATEL BABUBHAI DEVKARANBHAI PATEL RAMANBHAI DEVKARANBHAI PATEL LILABEN DEVKARANBHAI PATEL GUNVANTBHAI DAHYABHAI PATEL CHANCHALBEN DEVKARANBHAI PATEL PURSOTTAMBHAI VALABHAI SINCE DECD. THRO' HEIRS PATEL AMBABEN WD/O PARSOTTAMBHAI VALJIBHAI PATEL MUKESHBHAI PARSOTTAMBHAI PATEL PANKAJBHAI PARSOTTAMBHAI PATEL CHETANBHAI PARSOTTAMBHAI PATEL SUREKHABEN PARSOTTAMBHAI PATEL RAMANBHAI VALABHAI	MR R.K.MANSURI MR R.K.MANSURI	THE STATE OF GUJARAT THE COLLECTOR EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
405	X-OBJ/91/2008	09/09/2008	SHIRISH MADHUKAR MEHTA	MR SUNIL K SHAH; MS SUSHMA S SHAH	UNITED INDIA INSURANCE CO.LTD.	MR RAJNI H MEHTA
406	X-OBJ/92/2008	28/01/2014	TARABEN VASANJI BALDANIYA PRAKASH V. BALDANIYA THROUGH RESP. NO. 1 PARULBEN V. BALDANIYA THROUGH RESP. NO. 1 ANAND V. BALDANIYA THROUGH RESP. NO. 1 JUGAL VASANJI BALDANIYA	MR CH VORA MR CH VORA MR CH VORA MR CH VORA	THE UNITED INDIA INSURANCE COMPANY LTD. VASANT M. THAKER JITENDRA RATILAL BALDANIYA ORIENTAL INSURANCE CO. LTD.	

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407	X-OBJ/93/2008	11/06/2012	HEMLATABEN WD/O DILIPBHAI CHIMANLAL THAKKAR MEGHA DILIPBHAI THAKKAR DHAVAL DILIPBHAI THAKKAR MUKESH CHHOTALAL PATEL RAVAJIBHAI ISHWARBHAI PATEL	(MR MB GANDHI) (MR MB GANDHI) (MR MB GANDHI) MR BHARAT R VYAS MR BHARAT R VYAS	UNITED INDIA INSURANCE CO. LTD.	MR RAJNI H MEHTA
408	X-OBJ/94/2008	17/06/2013	JIVABHAI MEGHJIBHAI (DIED) CHANDRAMOHAN PARMAR SATISHCHANDRA PARMAR JIVIBEN JIVABHAI ODHAVJIBHAI JIVABHAI SHANTABEN ODHAVJIBHAI PANKAJ ODHAVJIBHAI DIVYAKANT ODHAVJIBHAI GETABEN ODHAVJIBHAI	MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH MS PAURAMI B. SHETH	ORIENTAL INDIA ASSURANCE CO. LTD. AAMAD UMAR SURESHCHANDRA M. DOSHI	MR KK NAIR
409	X-OBJ/95/2008	30/09/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	CHAVDA DEVA JIVA	(MR PV HATHI)
410	X-OBJ/96/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	KHIMA KARSHAN BHARWAD	(MR PV HATHI)
411	X-OBJ/97/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN KHIMA ALA	(MR PV HATHI)
412	X-OBJ/98/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	DEVSHI MALDA	(MR PV HATHI)
413	X-OBJ/99/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	KABA PUNJA PINDARIYA	(MR PV HATHI)
414	X-OBJ/100/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN DEVA RAMA	(MR PV HATHI)
415	X-OBJ/101/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN KHIMA ALA	(MR PV HATHI)
416	X-OBJ/102/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	BHIMA PUNJA LGARIYA	(MR PV HATHI)
417	X-OBJ/103/2008	30/09/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	NGA DHANA	
418	X-OBJ/104/2008	30/09/2008	STATE OF GUJARAT	GOVERNMENT PLEADER	DHANA HARDAS	(MR PV HATHI)
419	X-OBJ/105/2008	30/09/2008	THE STATE OF GUJARAT	GOVERNMENT PLEADER	LAKHU DEVA AND VIDHU DEVA BOTH	(MR PV HATHI)
420	X-OBJ/108/2008	06/05/2008	WELFARE COMMISSIONER THE GUJARAT LABOUR WELFARE BOARD.	MR AS PANDYA MR AS PANDYA	NATWARLAL RANCHHODBHAI DESAI	(MRS DT SHAH)
421	X-OBJ/109/2008	23/08/2012	GIRDHARBHAI PARSOTTAMBHAI PATEL ASHWIN GIRDHARBHAI PATEL JUHIL GIRDHARBHAI PATEL	(MR SANJEEV KUMAR) (MR SANJEEV KUMAR) (MR SANJEEV KUMAR)	TORRENT POWER LIMITED	MR KB PUJARA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
422	X-OBJ/111/2008	21/11/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	RAMKUVERBEN WD/O.RAGHURAM KALIDAS AGRAVAT JASHWANTIBEN RAGHURAM AGRAVAT MINOR ANILABEN RAGHURAM MINOR NARENDRAKUMAR RAGURAM AGRAVAT MINOR ASHWINKUMAR RAGURAM AGRAVAT MINOR RAJENDRAKUMAR RAGURAM AGRAVAT MINOR BHARATKUMAR RAGURAM AGRAVAT THAKORELAL MAGANLAL GANDHI	MR YN OZA MR YN OZA
423	X-OBJ/112/2008	04/05/2017	BISMILLAHBIBI WD/O MAHAMADMIYA AEHMADMIYA SUMRA ULSAMBIBI WD/O AEHMEDMIYA AMINMIYA SUMRA JAKIR HUSEN AEHMEDMIYA SUMRA	MR JF MEHTA MR JF MEHTA MR JF MEHTA	TORRENT POWER LTD.	MR KB PUJARA
424	X-OBJ/116/2008	16/12/2008	FIROJKHAN AIYUBKHAN PATHAN JIMI KEKI ILAVIYA FIRO NASARVANJI ILAVIYA DHIRAJLALVRAJLAL SHAH NATIONAL INSURANCE COMPANY UNITED INDIA INSURANCE COMPANY	NOTICE SERVED MR RAJNI H MEHTA MR RAJNI H MEHTA MR SV RAJU MR RAJNI H MEHTA MR SV RAJU	BACHIBEN WIFE OF CHANDUBHAI MOHANBHAI VASAVA MINOR RANJIT CHANDUBHAI MINOR SAKUBEN CHANDUBHAI MINOR LILABEN CHANDUBHAI MANIBEN MOHANBHAI VASAVA	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM
425	X-OBJ/1/2009	16/09/2019	NEW INDIA INSURANCE CO. LTD.	MR GC MAZMUDAR	KRUSHNACHAND VADILAL PARIKH RUCHIK KRUSHNACHAND PARIKH MINOR PRATHA KRUSHNACHAND PARIKH MINOR PAURVI KRUSHNACHAND PARIKH NATHUVA SUJAV GUJAV	MR.HIREN M MODI; MS MITA S PANCHAL MR.HIREN M MODI; MS MITA S PANCHAL MR.HIREN M MODI; MS MITA S PANCHAL MR.HIREN M MODI; MS MITA S PANCHAL RULE UNSERVED

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
426	X-OBJ/2/2009	14/10/2009	MANUBHAI RANCHHODBHAI PATEL SHARADBEN MANUBHAI PATEL URMISH MANUBHAI PATEL PANKESH MANUBHAI PATEL	MR.SUBHASH G BAROT MR.SUBHASH G BAROT MR.SUBHASH G BAROT MR.SUBHASH G BAROT	INDIAN AIR LINES CORPORATION CONSUMER EDUCATION AND RESEARCH CENTRE RANCHHODBHAI LAXMIDAS PATEL KASHIBEN RANCHHODBHAI PATEL AIR PORT AUTHORITY OF INDIA CORPORATE OFFICE BHARATIBEN SHANABHAI PATEL MAHESHBHAI SHANABHAI PATEL SUSHILABEN CHANDUBHAI PATEL PUSHPABEN VINUBHAI PATEL KAMLABEN SHANABHAI PATEL UNION OF INDIA THRO' SECRETARYTO THE GOVT. OF INDIA DIRECTOR GENERAL OF CIVIL AVIATION AND TOURISM	MR AP MEDH MR SV RAJU MR DHARMESH V SHAH MR DHARMESH V SHAH MR DHARMESH V SHAH MR DHARMESH V SHAH MR DHARMESH V SHAH MR YN RAVANI MR YN RAVANI
427	X-OBJ/5/2009	02/03/2012	RAJKUMAR JAGDEVSINH KUSHVAH	MS SHALINI S MAIR	ORIENTAL INSURANCE CO LTD D.NAGESHWARAN RAO	MS MEGHA JANI RULE UNSERVED
428	X-OBJ/6/2009	11/02/2009	K A SHAIKH GUJARAT STATE ROAD TRANSPORT CORPORATION	MR SN SHELAT MR SN SHELAT	M B RATHWA	(MR AKSHAY H MEHTA)
429	X-OBJ/8/2009	12/04/2012	PARESHKUMAR DHIRAJLAL THAKKAR REKHABEN DHIRAJLAL THAKKAR BHARTIBEN DHIRAJLAL THAKKAR PANKAJKUMAR DHIRAJLAL THAKKAR	MR HARSHIT S TOLIA MR HARSHIT S TOLIA MR HARSHIT S TOLIA MR HARSHIT S TOLIA	NEW INDIA ASSURANCE CO. LTD. TEJABHAI JEVATBHAI PATEL	MR SUNIL B PARIKH
430	X-OBJ/10/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD	MR AJAY R MEHTA	PATEL LALBHAI VITHALBHAI HEIR OF VITTHALBHAI JENABHAI SPECIAL LAND ACQUISITION OFFICER	MR YATIN SONI GOVERNMENT PLEADER
431	X-OBJ/11/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD	MR AJAY R MEHTA	HIRABHAI CHATURBHAI PATEL SPECIAL LAND ACQUISITION OFFICER	MR YATIN SONI GOVERNMENT PLEADER
432	X-OBJ/12/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD	MR AJAY R MEHTA	THAKOR LALJI BACHUJI SPECIAL LAND ACQUISITION OFFICER	MR YATIN SONI GOVERNMENT PLEADER
433	X-OBJ/13/2009	12/09/2013	GENERAL MANAGER OIL & NATURAL GAS CORPN. LTD	MR AJAY R MEHTA	THAKORE SHAILESHKUMAR HEIR OF DHANAJI KALAJI UGRAJI SPECIAL LAND ACQUISITION OFFICER	MR YATIN SONI GOVERNMENT PLEADER

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434	X-OBJ/16/2009	11/06/2016	THE UNITED INDIA INSURANCE COMPANY LTD	(MR MAULIK J SHELAT)	MANJIBHAI SURBHAI BALEVIYA JARDATKHAN SHAMSHERKHAN PATHAN NARENDRABHAI KANTILAL PARMAR	MR R.K.MANSURI
435	X-OBJ/19/2009	16/03/2009	GOVINDLAL MADHAVLAL PATEL	MR VM JOSHI	KARASANBHAI BABALDAS PATEL DASHRATHBHAI BABALDAS	(MR RN SHAH)
436	X-OBJ/20/2009	07/05/2009	HEIRS OF MAGANBHAI TURABHAI SOLANKI VIRENDERBHAI BHAGUBHAI SOLANKI KETANBHAI BHAGUBHAI SOLANKI KANUBHAI MAGANBHAI SOLANKI ARUNBHAI MAGANBHAI SOLANKI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	THE SPECIAL LAND ACQ. OFFICER THE STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER
437	X-OBJ/21/2009	07/05/2009	SURESHBHAI VITTHALBHAI PATEL POA HOLDER OF INDUBEN M. PATEL JAGDESHBHAI MAGANBHAI PATEL SURESHBHAI VITTHALBHAI PATEL POA HOLDER OF ALKESH M. PATEL	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	THE SPECIAL LAND ACQ. OFFICER THE STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER
438	X-OBJ/22/2009	09/09/2009	PATEL ASHVINKUMAR AMBALAL PATEL VIDHYABEN VITTHALBHAI	MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
439	X-OBJ/23/2009	09/09/2009	PATEL JAGDISHBHAI HIRABHAI PATEL MANJULABEN ISHVARBHAI	MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
440	X-OBJ/24/2009	09/09/2009	PATEL CHANDRAKANT ISHVARBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER	

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441	X-OBJ/25/2009	22/03/2012	ORIENTAL INSURANCE CO. LTD	(MR MAULIK J SHELAT)	DARJI RAVJI CHHANGA GUJARAT HIMALAYA CEMENT LTD SUNITA SUDHIR V. DANDEKAR LEGAL HEIRAS OF SANTOSH SUDHIRDANDEKAR SWATI SANTOSH DANDEKAR MINOR SHRISHMA SANTOSH DANDEKAR THRO'SWATI SNATOSH DANDEKAR MIONR SHANTTANU SANTOSH DANDE-KAR THOR' SWATI S. DANDEKAR SAMIR SUDHR DANADEKAR VASNAT G. DNADEKAR KAMAL VASNAT DANDEKAR NATIONAL INSURANCE CO. LTD DEVKARANBHAI VISHRAMBHAI AYAR NATHABHAI KARSANBHAI SOLANKI	
442	X-OBJ/26/2009	22/03/2012	ORIENTAL INSURANCE CO. LTD	(MR MAULIK J SHELAT)	DARJI RAVJI CHHANGA BALUSU GANGADHAR SASTRY NATIONAL INSURANCE CO. LTD DEVKARANBHAI VISHRAMBHAI AYAR NATHABHAI KARSANBHAI SOLANKI GUJARAT HIMALAYA CEMENT LTD	
443	X-OBJ/27/2009	22/03/2012	BULUSU GANGADHAR SASTRY	MR BHARAT R PATEL; MR HITESH N ACHARYA	DARJI RAVJI CHHANGA NATIONAL INSURANCE CO.LTD. DEVKARANBHAI VISHRAMBHAI AYAR NATHABHAI KARSANBHAI SOLANKI GUJARAT HIMALAYA CEMENT LTD. ORIENTAL INSURANCE CO.LTD.	MR DAKSHESH MEHTA (MR MAULIK J SHELAT)

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444	X-OBJ/28/2009	22/03/2012	DARJI RAVJI CHHANGA	MR SANDIP C SHAH	SUNITA SUDHIR V DANDEKAR ORIENTAL INSURANCE CO.LTD. LEGAL HEIRS OF SANTOSH SUDHIR DANDEKAR SWATI SANTOSH DANDEKAR MINOR SHRISHMA SANTOSH DANDEKAR MINOR SHANTTANU SANTOSH DANDEKAR SAMIR SUDHIR DANDEKAR VASANT G DANDEKAR DECD.THROUGH THE LRS SUNITA SUDHIRBHAI DANDEKAR MRS.SWATI SANTOSH DANEKAR SHRISHMA SANTOSH DANDEKAR SHANTANU SANTOSH DANDEKAR SAMIR SUDHIR DANDEKAR KAMAL VASANT DANDEKAR VASANTBHAI G DANDEKAR DECD.THROUGH THE LRS SUNITA SUDHIRBHAI DANDEKAR MRS.SWATI SANTOSH DANDEKAR SHRISHMA SANTOSH DANDEKAR SHANTANU SANTOSH DANDEKAR SAMIR SUDHIR DANDEKAR SUNITA SUDHIRBHAI DANDEKAR MRS.SWATI SANTOSH DANEKAR SHRISHMA SANTOSH DANDEKAR SHANTANU SANTOSH DANDEKAR SAMIR SUDHIR DANDEKAR NATIONAL INSURANCE CO.LTD. DEVKARANBHAI VISHRAMBHAI AYAR NATHABHAI KARSANBHAI SOLANKI GUJARAT HIMALAYA CEMENT LTD.	(MR MAULIK J SHELAT) MR DAKSHESH MEHTA
445	X-OBJ/32/2009	06/08/2015	MANUBHAI BHAILALBHAI SHARMA	MR VIJAY N RAVAL	DEPUTY COLLECTOR EXECUTIVE ENGINEER GOVT. OF GUJARAT.	

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446	X-OBJ/36/2009	02/12/2011	HANSABEN RAJENDRABHAI PATEL MINOR AMIBEN RAJENDRABHAIPATEL MINORBHAVINIBEN RAJENDRABHAAI PATEL MINOR KEYUR RAJENDRABHAI PATEL	MR CJ VIN MR CJ VIN MR CJ VIN MR CJ VIN	RESHAMSING LAHORASING RAJPUR MASTAR SMITHPALSING C/O JAYPALSING NEW INDIA ASSURANCE CO.LTD. HAVING ITS REGISTERED OFFICE	
447	X-OBJ/38/2009	18/02/2014	RAJENDRAKUMAR JIVANLAL BAKSHI DILIPKUMAR GOKALDAS SHETH	MR VIJAY N RAVAL MR VIJAY N RAVAL	ADDITIONAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
448	X-OBJ/39/2009	17/02/2010	RAGHUJI SOMAJI THAKORE	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
449	X-OBJ/40/2009	17/02/2010	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PUNAJAJI MAGANJI THAKORE	(MR A J PATEL)
450	X-OBJ/41/2009	10/04/2018	K.K.KANDASAMI UNITED INDIA INSURANCE CO LTD.	MR RAJNI H MEHTA MR RAJNI H MEHTA	DILIPKUMAR LALSHANKER TRIVEDI	MR MEHUL SHARAD SHAH
451	X-OBJ/42/2009	18/02/2020	ORIENTAL INSURANCE CO LTD	MS LILU K BHAYA	LAXMIBEN VITHALBHAI RAJPUT KAMLESH VITHALBHAI RAJPUT DINESH VITHALBHAI RAJPUT RAJENDRA VITHALBHAI RAJPUT MINOR ABDULZABBAR SAHABUDIN SANSRI KASAM YUSUF MOTORWALA GUJARAT NARMADA VALLEY FERTILIZER CO LTD	MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI
452	X-OBJ/46/2009	19/12/2016	KALIBEN D/O BHAIJIBHAI MANA	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
453	X-OBJ/49/2009	02/04/2012	RAMESHBHAI SOMABHAI BHAGAT	MR MA PAREKH	AHMEDABAD MUNICIPAL CORPORATION	MR MG NAGARKAR
454	X-OBJ/50/2009	26/04/2010	GUJARAT ELECTRICITY BOARD JAISHUKLAL MANILAL SHAH JYOTIBEN JAYESHBHAI	MR SP HASURKAR MR MANISH R BHATT MR MANISH R BHATT	PLASTIC PROCESS PANKAJ KUMAR KASTHURCHAND VADODARAI	MS PAURAMI B. SHETH MS PAURAMI B. SHETH
455	X-OBJ/51/2009	29/11/2010	JESANGBHAI VASHRAMBHAI	MR MD VAKIL	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
456	X-OBJ/52/2009	29/11/2010	GANESHBHAI KHODABHAI & ORS	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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457	X-OBJ/53/2009	29/11/2010	MANJUBEN RANCHHODBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
458	X-OBJ/54/2009	29/11/2010	NARSANGBHAI JAGMALBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
459	X-OBJ/55/2009	29/11/2010	RANCHHODBHAI KANJIBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
460	X-OBJ/56/2009	29/11/2010	ASHOKBHAI RAMJIBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
461	X-OBJ/57/2009	29/11/2010	GHANSHYAMBHAI SAVDASH	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
462	X-OBJ/58/2009	29/11/2010	MANOJBHAI NARANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
463	X-OBJ/59/2009	07/05/2013	STATE OF GUJARAT	GOVERNMENT PLEADER	SONBA NURUBHAI KAMUBHAI RAMBHI	MS KHYATI P HATHI
464	X-OBJ/60/2009	29/11/2010	RAMABHAI RANCHHODBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
465	X-OBJ/61/2009	29/11/2010	RAMESHKUMAR BHAGVANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
466	X-OBJ/62/2009	29/11/2010	ARJANBHAI MANSANGBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
467	X-OBJ/63/2009	29/11/2010	KAHARBHAI KHODABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
468	X-OBJ/64/2009	29/11/2010	PRATAPBHAI VELABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
469	X-OBJ/65/2009	29/11/2010	RAMSANGBHAI VELABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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470	X-OBJ/66/2009	29/11/2010	VALJIBHAI KANJIBHAI.....	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
471	X-OBJ/67/2009	29/11/2010	RANCHHODBHAI KANJIBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
472	X-OBJ/68/2009	29/11/2010	BHIMJIBHAI DAYABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
473	X-OBJ/69/2009	29/11/2010	VELABHAI KHODABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
474	X-OBJ/70/2009	29/11/2010	LALJIBHAI RANCHHODBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
475	X-OBJ/71/2009	29/11/2010	HIRABHAI VALJIBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
476	X-OBJ/72/2009	29/11/2010	RAMJIBHAI MANSANGBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
477	X-OBJ/73/2009	29/11/2010	MERUBHAI DEVABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
478	X-OBJ/74/2009	29/11/2010	SIVABHAI CHHAGANBHAI	MR MD VAKIL	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
479	X-OBJ/75/2009	29/11/2010	JESINGBHAI KHODABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
480	X-OBJ/76/2009	29/11/2010	ARJANBHAI MANSANGBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
481	X-OBJ/77/2009	29/11/2010	RAMJIBHAI KANJIBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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482	X-OBJ/78/2009	29/11/2010	MAHADEVBHAI MANSANGBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
483	X-OBJ/79/2009	29/11/2010	DEVDASHBHAI KANJIBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
484	X-OBJ/80/2009	29/11/2010	SANTOKBEN MANUBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
485	X-OBJ/81/2009	29/11/2010	VELABHAI PACHANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
486	X-OBJ/82/2009	29/11/2010	BHAGVANBHAI KAHARBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
487	X-OBJ/83/2009	29/11/2010	BHAVANBHAI DAYABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
488	X-OBJ/84/2009	29/11/2010	GAURIBEN RAMUBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
489	X-OBJ/85/2009	29/11/2010	PARMAR HARDAS PACHHANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
490	X-OBJ/86/2009	29/11/2010	HARIBHAI VELABHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
491	X-OBJ/87/2009	29/11/2010	DEVDASH JAYMALBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
492	X-OBJ/88/2009	29/11/2010	GITABEN JAYMALBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
493	X-OBJ/89/2009	29/11/2010	JESINGBHAI PACHANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
494	X-OBJ/90/2009	29/11/2010	VARSANGBHAI LAKHMANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
495	X-OBJ/91/2009	29/11/2010	PURSHOTTAMBHAI LAKHMANBHAI	MR MD VAKIL	SPECIAL LAND AQUASITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
496	X-OBJ/93/2009	23/11/2015	NEW INDIA ASSURANCE CO LTD NEW ASSURANCE CO LTD	MR PALAK H THAKKAR MR PALAK H THAKKAR	ALLANUR RAMPRASANNAMU UPENDRA VALLABHJI SHAH PUSHPAVATIBEN VASUDEVAN MULLARAJ BABU VASUDEVAN MULLARAJ	MR DR SHAH
497	X-OBJ/94/2009	23/11/2015	NEW INDIA ASSURANCE CO LTD NEW ASSURANCE CO LTD	MR PALAK H THAKKAR MR PALAK H THAKKAR	BABU VASUDEVAN MULLARAJ UPENDRA VALLABHJI SHAH PUSHPAVATIBEN VASUDEVAN MULLARAJ	MR DR SHAH
498	X-OBJ/97/2009	05/10/2010	VARSHABEN D/O JAYASHANKAR KUBERDAS SUTHAR	MR KB PUJARA	JANAKKUMAR JAYARAMBHAI MISTRI	MR MANISH S SHAH
499	X-OBJ/98/2009	01/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	MR SHALIN N MEHTA	AHMED IBRAHIM KALA ZULEKHABEN AHMEDBHAI IBRAHIM ISAP PATEL UMARJI ISMAIL PATEL	MR KASHYAP R JOSHI MR KASHYAP R JOSHI RULE NOT RECD BACK RULE SERVED
500	X-OBJ/99/2009	07/12/2010	MULABHAI B.RAV	MR YOGESH S LAKHANI	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD	MR KK NAIR
501	X-OBJ/100/2009	12/04/2012	VRAJLAL PANCHABHAI SANGANI NEW INDIA INSURANCE CO LTD	MR ARVIND K THAKUR MR AJAY R MEHTA	HEIRS OF DECD.VINUBHAI VALLABHBHAI GONDALIYA CHAMPABEN VINUBHAI MINOR SAGAR VINUBHAI,THRO' CHAMPABEN VINUBHAI MINOR NARESH VINUBHAI,THRO' CHAMPABEN VINUBHAI	(MR H.S.MULIA) (MR H.S.MULIA) (MR H.S.MULIA) (MR H.S.MULIA)
502	X-OBJ/101/2009	29/11/2010	LALJIBHAI SAVDASH	MR MD VAKIL	SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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503	X-OBJ/102/2009	19/01/2012	NEW INDIA ASSURANCE CO. LTD.	MR VIBHUTI NANAVATI	SALEMAMAD FAKIRMAMAD CHAKI HALIMBAI SALEMAMAD CHAKI BABULAL VELJI SURANI	MR MEHUL S SHAH RULE SERVED MR KIRTIDEV R DAVE; MR RAHUL K DAVE; (MR SANDEEP N BHATT)
504	X-OBJ/103/2009	06/05/2009	BHOJABHAI AMUBHAI	MS SEJAL K MANDAVIA	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
505	X-OBJ/104/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	BHAGWATSINH GAMBHIRSINH	MR SP MAJMUDAR
506	X-OBJ/105/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	BHAGWATSINH AMIRSINH	MR SP MAJMUDAR
507	X-OBJ/106/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	GEMALSANG DHULASANG	MR SP MAJMUDAR
508	X-OBJ/107/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	JEKIBEN KHUASANG ABHESINH KHMANSANG DILIPSINH KHUMASANG	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR
509	X-OBJ/108/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	BACHUBHAI GANATSINH AMARSINH	MR SP MAJMUDAR
510	X-OBJ/109/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	HEIRS OF BHAGWATIBEN MAGANLAL KISHORBHAI MAGAANLAL PATHAK	MR SP MAJMUDAR
511	X-OBJ/110/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	SHANABHAI DHULABHAI REVABEN GOVINDBHAI	MR SP MAJMUDAR MR SP MAJMUDAR
512	X-OBJ/111/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	MANHARSINH PARTHAMSINH	MR SP MAJMUDAR
513	X-OBJ/112/2009	23/08/2011	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	KANAKSINH FATEHSINH'S GUARDIAN& BEST FRIEND NANBA FATESINH	MR SP MAJMUDAR

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514	X-OBJ/114/2009	05/12/2011	UNITED INDIA INSURANCE CO LTD		SMT VINABEN MAHENDRABHAI PATEL PRATIK MAHENDRABHAI PATEL KRISHNAKANT BHIKHALAL SHAH MANUBHAI DHULABHAI RATHWA	MS VASUBEN P SHAH MS VASUBEN P SHAH
515	X-OBJ/115/2009	12/12/2011	NEW INDIA ASSURANCE CO.LTD.	MR BH BHAGAT; MR BR SHAH; MS LILU K BHAYA	MINOR HITESHBHAI NAGINBHAI MISTRY,GUARDIAN HANSABEN NAGIN MUKHATIYARSHEE NANUSHA DIWAN AMBALAL BHAILALBHAI PATEL	RULE UNSERVED RULE UNSERVED RULE UNSERVED
516	X-OBJ/116/2009	04/02/2015	MUKESH PRAFULCHANDRA VYAS	RULE SERVED	RAMESH AMRSING DODIYA AMARSING DODIYA UNITED INDIA INSURANCE CO.LTD.	
517	X-OBJ/117/2009	12/12/2011	SANDIPBHAI D VAKHARIA ABHILAS K DAVE NEW INDIA ASSURANCE CO. LTD	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA	SHANTABEN H PARMAR BHARTIBEN R PARMAR SAVITABEN H PARMAR MAHESHBHAI H PARMAR SUMANBHAI H PARMAR SHANKARBHAI M PARMAR	MR AV NAIR; MR SHUSHIL R SHUKLA MR AV NAIR; MR SHUSHIL R SHUKLA MR AV NAIR; MR SHUSHIL R SHUKLA MR AV NAIR; MR SHUSHIL R SHUKLA MR AV NAIR; MR SHUSHIL R SHUKLA UNSERVED EXPIRED (R)

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518	X-OBJ/118/2009	14/12/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	HEIRS OF KABNTILAL MULJIBHAI KARDANI SHARDABEN KANTILAL KARDANI MULJIBHAI DHARNSHIBHAI KARDANI LABHUBEN MULJIBHAI KARDANI KIRITSINH KARANSINH CHHAGAN THOBHAN GHODASARA THOBHAN NANJI OWNER OF RIKSAW NO. GTE-9109. UNITED INDIA INSURANCE CO.LTD.	(MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH) (MR SURESHM SHAH)
519	X-OBJ/119/2009	22/02/2012	MITESH SHARADBHAI PATEL	(MR DHIRENDRA MEHTA)	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HEMANT S SHAH
520	X-OBJ/120/2009	23/12/2011	NAZIRKHAN NATHAKHAN GHASURA	MR A R SHAIKH	UNITED INDIA INSURANCE CO.LTD. SALIMSHA NAZIRSHAH DIWAN KANUBHAI VASHRAMBHAI THAKKAR	
521	X-OBJ/121/2009	19/03/2013	CHHAGANLAL KANJIBAHI DECD. THRO' HEIRS KAMLESHBHAI CHHAGA KAMLESHBHAI CHHAGANLAL HARNESHA JAYESH CHHAGANLAL HARNESHA PARUL CHHAGANLAL HARNESHA MINOR THRO' GUARDIAN & W.W.	UNSERVED EXPIRED (R) RULE SERVED RULE SERVED	HARSUKHBHAI KANJIBHAI HARNESHA STATE BANK OF SAURASHTRA POST MASTER GENERAL	RULE SERVED RULE SERVED MR RAJU K KOTHARI
522	X-OBJ/122/2009	18/06/2009	GUJARAT ELECTRICITY BOARD EXECUTIVE ENGINEER DY EXECUTIVE ENGINEER	MR NK MAJMUDAR MR NK MAJMUDAR MR NK MAJMUDAR	AHER RAMSIBHAI DEVSHIBHAI VADHER BHIMSHIBHAI DEVSHIBHAI THROUGHNATHIBEN DEVSHIBHAI VADHER	MR HARIN P RAVAL MR HARIN P RAVAL
523	X-OBJ/124/2009	08/05/2009	STATE OF GUJARAT	GOVERNMENT PLEADER	SADGURU CONSTRUCTION COMPANY ANSUYABEN WD/O RATILAL KRISHNALAL BHAVSAR SAMUBEN WD/O KRISHNALAL JAMNADAS BHAVSAR	MR DC DAVE
524	X-OBJ/125/2009	14/12/2011	G.S.R.T. CORPORATION	(MR MD PANDYA)	DILIPKUMAR TOLARAM FURUSHWANI	MR JAHESH P PATEL
525	X-OBJ/126/2009	13/06/2017	MANGALSINHJI HARISINHJI		PUSHPABEN	(MR SURESHM SHAH)

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526	X-OBJ/127/2009	30/01/2012	AZIZ MAMAD SUMRA HEIR AND LEGAL REPRESENTATIVE	MR A R SHAIKH	THE NEW INDIA ASSURANCE CO LTD BALVINDERSING D JAT HARISH J GANDHI SANDHI ISHA SIDI ORIENTAL INSURANCE CO LTD	 MR UDAY R BHATT; MS NITA U BHATT
527	X-OBJ/128/2009	22/02/2018	MULJIBHAI JIVABHAI ZALA AMRUTABEN PRAVINBHAI ZALA MAHENDRABHAI PRAVINBHAI ZALA NARENDRA PRAVINBHAI ZALA JITENDRA PRAVINBHAI ZALA JITSING CHHAGANSING CHAVDA	(MR RAJESH K DESAI) (MR RAJESH K DESAI) (MR RAJESH K DESAI) (MR RAJESH K DESAI) (MR RAJESH K DESAI) (MR RAJESH K DESAI)	UNITED INDIA INSU. CO. LTD. NADIAD	MR VIBHUTI NANAVATI
528	X-OBJ/129/2009	25/11/2011	ORIENTAL INSURANCE CO.LTD.		SAROJBEN ATMARAM NATHALAL PATEL RAVAL BAKULAL KESHAVLAL NATHALAL RAMDAS BHAJANIA	MR SANDIP C SHAH
529	X-OBJ/130/2009	18/06/2018	PREMVATI, WD/O RAMKHILADI MINOR PUSHPA RAMKHILADI MINOR KUSUM RAMKHILADI HETSING RAMKHILADI KANCHANBEN RAMKHILADI	MR BHARAT JANI	MADANLAL PANNALAL UNITED INDIA INSURANCE COMPANY LIMITED. LAKHANSINGH PUNITRAM (NEED NOT BE SERVED)	RULE UNSERVED
530	X-OBJ/131/2009	07/05/2012	REVABHAI SHAMALBHAI PATEL	MR ASHISH M DAGLI	NEW INDIA ASSURANCE CO. LTD. HARJINDARSING SEVASINH SEVASING DHANASING SHIKH	MR VIBHUTI NANAVATI
531	X-OBJ/132/2009	13/05/2009	ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	VIJAYABEN KANTILAL SHAH ASHOKKUMAR KANTILAL SHAH NAYANABEN KANTILAL SHAH NITABEN KANTILAL SHAH NEEMESHA KANTILAL SHAH GOPALBHAI @ GABABHAI LALJIBHAI RAMANLAL AMBALAL PATEL DECEASETHRO'BHAGWATI RAMANLAL PATEL	MR JASHVANT M PATEL

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532	X-OBJ/133/2009	13/05/2009	GUJ STATE ROAD TRANSPORT CORPN	MR HARDIK C RAWAL	JAGDISH SHANKARLAL SHAH KARIMBHAI HAJIBHAI SINDHI MAHENDRASINH RANJITSINH HARBANDAS MITHARAM ORIENTAL FIRE AND GENERAL INSURANCE CO LTD	 MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA
533	X-OBJ/134/2009	02/12/2011	THE NEW INDIA INS.COM.		AMRABHAI TEJABHAI DAFDA RAMA KALA KOLI RAJSHIBHAI DEVSHIBHAI VADHER	MR RC KAKKAD
534	X-OBJ/135/2009	14/12/2011	G S R T CORPORATION	(MR MD PANDYA)	HEIRS OF PARSOTTAM V TARAVIA VAGHJIBHAI HANSRAJ SELF & HEIRS OF PV TARAVIA SANTOKBEN VAGHJIBHAI SELF & HEIRS OF P V TARAVIA KIRITSINH K JADEJA SELF & HEIRS OF PV TARAVIA CHHAGAN THOBHAN GHODASARA SELF & HEIRS OF PV TARAVIA THOBAN NANJI SELF & HEIRS OF PV TARAVIA UNITED INDIA INSURANCE CO. LTD	(MR SURESHM SHAH) (MR SURESHM SHAH)
535	X-OBJ/137/2009	10/04/2014	THAKOR GANESHJI ARJANJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
536	X-OBJ/138/2009	10/04/2014	THAKOR GANESHJI ARJANJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
537	X-OBJ/139/2009	10/04/2014	PATEL KANAIYALAL LALLUDAS	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
538	X-OBJ/140/2009	10/04/2014	THAKOR AMARAJI LAVJIJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
539	X-OBJ/141/2009	10/04/2014	THAKOR KANTIJI ATAJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
540	X-OBJ/142/2009	10/04/2014	THAKOR AMRAJI LAVJIJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
541	X-OBJ/143/2009	10/04/2014	THAKOR GALAJI ATAJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
542	X-OBJ/144/2009	10/04/2014	PATEL SHAKRIBEN MULCHANDBHAI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	

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543	X-OBJ/145/2009	10/04/2014	THAKOR GANESHJI ARJANJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
544	X-OBJ/146/2009	10/04/2014	PATEL GANPATBHAI AMBARAM	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
545	X-OBJ/147/2009	10/04/2014	PATEL MANEKLAL NARANDAS	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
546	X-OBJ/148/2009	10/04/2014	PATEL LILABEN RAMESHCHANDRA	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
547	X-OBJ/149/2009	10/04/2014	SUTHAR JAYANTILAL PARSOTAMDAS	(MR A J PATEL)	THE SATAE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
548	X-OBJ/150/2009	10/04/2014	THAKOR GANESHJI ARJANJI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
549	X-OBJ/151/2009	10/04/2014	HEIRS OF DECD. KHODABHAI RANCHHODDAS SUTHAR BALDEVBHAI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
550	X-OBJ/152/2009	10/04/2014	PATEL SHAMBHUBHAI MOHANDAS	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
551	X-OBJ/153/2009	10/04/2014	HEIRS OF SUTHAR DAHYABHAI SOMABHAI SUTHAR RAMABHAI DAHYABHAI		STATE OF GUJARAT EXECUTIVE ENGINEER	
552	X-OBJ/154/2009	10/04/2014	PATEL DASHRATHBHAI SENDHIDAS	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
553	X-OBJ/155/2009	10/04/2014	PATEL DASHRATHBHAI BAPUBHAI	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
554	X-OBJ/156/2009	10/04/2014	PATEL BALDEVBHAI PRABHUDAS	(MR A J PATEL)	STATE OF GUJARAT EXECUTIVE ENGINEER	
555	X-OBJ/157/2009	15/12/2017	MOHANBHAI MEGHJIBHAI DALSANIA SINCE DECEASED THRO' HEIRS DUDHIBEN MOHANBHAI DALSANIA CHIMANBHAI MOHANBHAI DALSANIA LABHUBEN MOHANBHAI DALSANIA VALLABHBHAI RAVJIBHAI VEGDA HARSUKHKUMAR VALLABHDAS VEGDA	 MR TUSHAR L SHETH MR TUSHAR L SHETH MR TUSHAR L SHETH MR TUSHAR L SHETH MR TUSHAR L SHETH	NATIONAL INSURANCE CO. LTD.	MR DAKSHESH MEHTA
556	X-OBJ/158/2009	23/02/2012	BHURAJI LADHUJI THAKORE DEVIBEN BHURAJI THAKORE	MR HARSHIT S TOLIA MR HARSHIT S TOLIA	UNITED INDIA INSURANCE CO. LTD EXECUTIVE ENGINEER	(MR HASMUKH THAKKER)

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557	X-OBJ/159/2009	13/01/2014	PASMINA WD/O PRAVINSINH PARMAR MINOR JULLY PRAVINSINH PARMAR MINOR SUKHDEVSINH PRAVINSINH PARMAR SUDHABEN VIJAYSINH PARMAR VIJAYSINH R. PARMAR	MR.VARUN K.PATEL MR.VARUN K.PATEL MR.VARUN K.PATEL MR.VARUN K.PATEL MR.VARUN K.PATEL	ORIENTAL INSURANCE CO. TLD.	(MR MAULIK J SHELAT)
558	X-OBJ/160/2009	17/02/2016	NEW INDIA ASSURANCE COMPANY LIMITED	MR VIBHUTI NANAVATI	HEMRAJ KANARAM JATT JITENDRA MOHANLAL JAIN DINESH N GUPTA KAMALKUMAR KISHANCHAND	 MR.HIREN M MODI
559	X-OBJ/161/2009	31/01/2019	PANKAJKUMAR KANTILAL VASANI	MR HG RATHOD; (MR PARESH M DARJI)	TRANSPORT MANAGER AHMEDABAD MUN. TRNS. SERVICE AHMEDABAD MUNICIPAL CORPORATION	MR HS MUNSHAW MR HS MUNSHAW
560	X-OBJ/166/2009	28/01/2010	PROJECT MANAGER	MR RR MARSHALL	HEIRS OF DECD. JAIMALBHAI AMARSANGBHAI MADHUBEN WD/O JAIMALBHAI JESANGBHAI JAIMALBHAI RATILAL JAIMALBHAI CHANDUBHAI JAIMALBHAI KANTILAL JAIMALBHAI MAHESHBHAI JAIMALBHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
561	X-OBJ/167/2009	28/01/2010	PROJECT MANAGER	MR RR MARSHALL	IBRAHIMBHAI AKBARBHAI HUSSAINBHIA AKBARBHAI AMINABEN AKBARBHAI SADUBEN WD. OF AKBARBHAI GULAMBHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL)
562	X-OBJ/168/2009	28/01/2010	PROJECT MANAGER	MR RR MARSHALL	SURSINGBHAI BECHARBHAI MANGUBHAI BECHARBHAI LAKHIBEN BECHARBHAI MINOR NANSANG BECHARBHAI MINOR BHARAT BECHARBHAI SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
563	X-OBJ/169/2009	28/01/2010	PROJECT MANAGER	MR RR MARSHALL	ARAMBEN NANDABHA BIBIBEN NANDABHA NOORJAHABEN NANDABHA SPECIAL LAQ OFFICER	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
564	X-OBJ/170/2009	28/01/2010	PROJECT MANAGER	MR RR MARSHALL	PRAHLADBHAI JAGMALBHAI SPECIAL LAQ OFFICER	(MR A J PATEL)

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565	X-OBJ/171/2009	13/05/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR MB PARIKH	BALUBHAI OR PARSHOTTAMBHAI GOBARBHAI KANAJIBHAI SAJANBHAI	(MR BK PARIKH)
566	X-OBJ/173/2009	07/12/2010	PUNJABHAI MAGANBHAI VALAND	MR RAJNI H MEHTA	THE ADDL.SPL.LAND ACQUISITION OFFICER THE GENERAL MANAGER	GOVERNMENT PLEADER
567	X-OBJ/174/2009	27/02/2018	STATE OF GUJARAT SPACIAL LAND ACQ. OFFICER JERA VIRA PATEL DECD,THROUGH THE LRS SMT.SANTOKBEN JERAMBHAI PATEL SHIVLAL JERAMBHAI PATEL DHIRAJLAL JERAMBHAI PATEL ARVIND JERAMBHAI PATEL SMT.JIVIBEN JERAMBHAI PATEL SMT.SHANTABEN JERAMBHAI PATEL SMT.DHORIBEN JERAMBHAI PATEL SMT.JYOTSNABEN JERAMBHAI PATEL SMT.KANTABEN JERAMBHAI PATEL	MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI MR RR TRIVEDI	GUJARAT ELECTRICITY BOARD	(MR MD PANDYA)
568	X-OBJ/175/2009	25/07/2011	THAKARDA DHULAJI KANAIYAJI	MR GAURANG H BHATT	STATE OF GUJARAT	
569	X-OBJ/176/2009	25/07/2011	THAKARDA NATHAJI MOHANJI THAKARDA TAKHAJI MOHANJI DECD. THAKARDA CHANCHIBEN	MR GAURANG H BHATT MR GAURANG H BHATT MR GAURANG H BHATT	STATE OF GUJARAT	GOVERNMENT PLEADER
570	X-OBJ/178/2009	18/12/2014	SHRI NACHHATRASINH AUJLA SON OF RATNASINGH AUJLA & BACHU RADHA HUMBAL DRIVER OF TANK NO.GQY 5055 AMARJITKUMAR W/O N.R.AUJLA, M/O DECD.IQBALSING AUJLA NEW INDIA ASSURANCE CO LTD.	MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH)	UNITED INDIA INSURANCE CO LTD.	(MR PV NANAVATI)
571	X-OBJ/179/2009	06/07/2015	BABU P. MATHEW HARIKISHAN PARSHOTTAMDAS KACHHIA NEELIMA TRAVELLERS	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM	UNITED INDIA INSURANCE CO.LTD.	MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
572	X-OBJ/180/2009	29/01/2019	NATIONAL INSURANCE CO. LTD.	MR DAKSHESH MEHTA	VASANTLAL KASHIRAM SINCE DECD. THROUGH HEIRS SHARDABEN VASANTLAL PATEL NIRAVKUMAR VASANTLAL PATEL SHUHAGKUMAR V PATEL MANJURKHA SHUBHANKHA HASMADDINKHA NIZAMKHA VRISHALI FAKIRMOHMAD SHAIKH MAFATLAL VIRCHANDDAS PATEL	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI
573	X-OBJ/181/2009	29/01/2019	NATIONAL INSURANCE CO. LTD.	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. SITARAMBHAI SHIVRAMBHAI NIRMALABEN SITARAMBHAI PATEL ALPABEN SITARAMBHAI PATEL VANITABEN SITARAMBHAI PATEL ASHABEN SITARAMBHAI PATEL PRASHANTBHAI SITARAMBHAI PATEL DIVALIBEN SHIVRAMBHAI PATEL MANJURKHA SHUBHANKHA HASMADDINKHA NIZAMKHA VRISHALI FAKIRMOHMAD SHAIKH MAFATLAL VIRCHANDDAS PATEL	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI
574	X-OBJ/182/2009	30/01/2014	TALSIBHAI AALABHAI	MR SV PARMAR; MS PREETI S PARMAR	RANA RANJITSINH PARAKRAMSINH STATE OF GUJARAT DEPUTY COLLECTOR MAMLATDAR	GOVERNMENT PLEADER
575	X-OBJ/183/2009	30/01/2014	PUNJABHAI D VANKAR	MR SV PARMAR; MS PREETI S PARMAR	RANA RANJITSINH PARAKRAMSINH STATE OF GUJARAT DEPUTY COLLECTOR MAMLATDAR	GOVERNMENT PLEADER
576	X-OBJ/184/2009	30/01/2014	LAVJIBHAI D VANKAR	MR SV PARMAR; MS PREETI S PARMAR	RANA RANJITSINH PARAKRAMSINH STATE OF GUJARAT DEPUTY COLLECTOR MAMLATDAR	GOVERNMENT PLEADER

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577	X-OBJ/185/2009	30/01/2014	VALIBEN BECHARBHAI VANKAR	MR SV PARMAR; MS PREETI S PARMAR	RANA RANJITSINH PARAKRAMSINH STATE OF GUJARAT DEPUTY COLLECTOR MAMLATDAR	 GOVERNMENT PLEADER
578	X-OBJ/186/2009	16/07/2009	KJ PATEL JA PATEL JR PATEL MINOR JG PATEL	MR JAYESH M PATEL MR JAYESH M PATEL MR JAYESH M PATEL MR JAYESH M PATEL	DISTRICT COLLECTOR & SP LAND ACQUISITION OFFICER	
579	X-OBJ/187/2009	16/07/2009	BB PATEL	MR JAYESH M PATEL	DISTRICT COLLECTOR & SP LAND ACQUISITION OFFICER	
580	X-OBJ/188/2009	16/07/2009	GAJANAND TUBE WELL A FIRM	MR JAYESH M PATEL	DIST COLLECTOR & SPL LAND ACQUISITION OFFICER GUJ STATE ROAD TRANSPORT CORPN	 MR HARDIK C RAWAL
581	X-OBJ/189/2009	16/07/2009	GAJANAND ENGINEERING WORKS	MR JAYESH M PATEL	DIST. COLLECTOR & SPL. LAND ACQUISITION OFFICER G.S.R.T. CORPORATION	 MR HARDIK C RAWAL
582	X-OBJ/190/2009	16/07/2010	SPL.LAQ OFFICER EXECUTIVE ENGINEER	(MR A J PATEL) (MR A J PATEL)	SHANAJI JADAVJI	
583	X-OBJ/191/2009	08/09/2009	G.S.R.T.C.	MRS VASAVDATTA BHATT	MUNNABHAI LAXMANBHAI KANSKIWAL MANIBEN MUNNABHAI KANSKIWALA KARAS @ KARSAN MUNNABHAI KANSKIWALAL DIPAK MUNNABHAI KANSKIWALA LALO @ BABABHAI MUNNABHAI KANSKIWALA	 MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI
584	X-OBJ/192/2009	25/08/2009	PATEL SONABEN BHAILAL PATEL ANITBHAI BHAILAL	MR SP MAJMUDAR MR SP MAJMUDAR	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
585	X-OBJ/193/2009	25/08/2009	HIMANSHU BHAGWANDAS PATEL	MR SP MAJMUDAR	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER

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586	X-OBJ/194/2009	25/08/2009	HARIKRISHAN JAGANNATH UPADHYAY SURYAPRAKASH JAGANNATH UPADHYAY KESHAVPRASAD JAGANNATH UPADHYAY DHANESHWAR JAGANNATH UPADHYAY RAMESHCHANDER JAGNNATH UPADHYAY	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT SARDAR SAROVAR NIGAM LTD.	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
587	X-OBJ/195/2009	25/08/2009	RAYAJIBHAI LALLUBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
588	X-OBJ/196/2009	25/08/2009	LAXMIDAS RANCHODBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
589	X-OBJ/197/2009	25/08/2009	DINESHBHAI BHAILALBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
590	X-OBJ/198/2009	25/08/2009	AMBALAL GOVINDBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
591	X-OBJ/199/2009	25/08/2009	JESANGBHAI SOMABHAI HARIBHAI BHIKHABHAI SOMABHAI CHANDUBHAI SOMABHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER

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592	X-OBJ/200/2009	25/08/2009	SAHJANAND THAKORBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
593	X-OBJ/201/2009	25/08/2009	CHHITABHAI LALLUBHAI PATEL	MR SP MAJMUDAR	SPECIAL LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD. GUJARAT STATE THRO' THE SECRETARY	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
594	X-OBJ/202/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL MOHANLAL JOITARAM STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER-II GOVINDBHAI NARANDAS PATEL VISHNUBHAI NARANDAS PATEL BHARATBHAI NARANDAS PATEL BAI MANI WD/O PATEL NARANDAS JOITARAM	

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595	X-OBJ/203/2009	06/11/2009	DISTRICT PANCHAYAT	MR ND NANAVATI	MADHABHAI RAYCHANDDAS PATEL THROUGH HEIRS VISABHAI MADHABHAI PATEL BHAGVANBHAI RAYCHANDDAS PATEL THROUGH HEIRS VISHNUBHAI BHAGWANBHAI PATEL URMILABEN BHAGWANBHAI PATEL CHANDHUBHAI BHAGWANBHAI PATEL THROUGH HEIRS KRISHNABEN CHANDHUBHAI PATEL PULKITBHAI CHANDHUBHAI PATEL RAKESHBHAI CHANDHUBHAI PATEL STATE OF GUJARAT THROUGH ASSISTANT GOVERNMENT PLEADER SPECIAL LAND ACQUISITION OFFICER(II)	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA
596	X-OBJ/204/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	HEIRS OF DECEASED PATEL MANILAL HIRDAS JYOTSANABEN M PATEL KHODABHAI M PATEL STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER II	

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597	X-OBJ/205/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	HEIRS OD DECEASED PATEL CHHAGANLAL SHIVRAMDAS PATEL BHOGILAL CHHAGANLAL PATEL RAMESHBHAI CHHAGANLAL PATEL MAHENDRAKUMAR CHHAGANLAL PATEL KIRTIKUMAR CHHAGANLAL PATEL HIRABHAI JOITARAM PATEL PRAKASHBHAI JIVANBHAI SHIVRAM HEIRS OF DECEASED PATEL NATVARLAL MOHANLAL S JYOTSANABEN NATVARLAL PATEL BHADRESHBHAI NATVARLAL PATEL ASHABEN NATVARLAL PATEL PATEL KANUBHAI JIVANLAL SHIVRAM HEIRS OF DECEASED PATEL NARAYANBHAI ISHWARLAL KANKUBEN WD/O NARAYANBHAI PATEL DASHARATHBHAI NARAYANBHAI PATEL PRAHLADBHAI NARAYANBHAI PATEL DINESHBHAI NARAYANBHAI PATEL STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER-II	
598	X-OBJ/206/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL BHIKHABHAI HARIBHAI PATEL KANTIBHAI HARIBHAI STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	

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599	X-OBJ/207/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL KANTILAL AMBALAL PATEL GANGARAM TRIBHOVANDAS PATEL BABULAL GANGARAMDAS PATEL CHANDULAL GANGARAM STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA
600	X-OBJ/208/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL MADHAVLAL NATHTHUDAS RAIBEN WD\O PATEL MADHAVLAL NATHTHUDAS(DELETED AFTERWORDS) CHANDRIKABEN MADHAVLAL PATEL STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	
601	X-OBJ/209/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL BABUBHAI MADHAVLAL STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	
602	X-OBJ/210/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL BALCHANDDAS PITAMBARDAS PATEL ISHWARLAL PITAMBARDAS PATEL NARANBHAI PITAMBARDAS STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	
603	X-OBJ/211/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL BABABHAI RAMCHANDDAS STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
604	X-OBJ/212/2009	06/11/2009	DISTRICT PANCHAYAT	MR TEJAS P SATTA	BECHARBHAI HARIBHAI KASHIBEN WD/O BECHARBHAI PATEL TARABEN BECHARBHAI PATEL MADHUBEN BECHARBHAI PATEL NATHALAL BECHARBHAI PATEL AMRUTBHAI BECHARBHAI PATEL STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER (II)	
605	X-OBJ/213/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	MAFATLAL BECHARDAS PATEL NAVINBHAI MAFATLAL PATEL KUSUMBEN @ MANIBEN MAFATLAL PATEL SOMABHAI MAFATLAL PATEL KANUBHAI MAFATLAL PATEL AMRUTLAL MAFATLAL PATEL PRAVINBHAI MAFATLAL PATEL VINUBHAI MAFATLAL PATEL MULCHANDBHAI BECHARDAS PATEL PARVATIBEN MULCHANDBHAI PATEL GUNVANTBHAI MULCHANDBHAI PATEL VIPINBHAI MULCHANDBHAI PATEL KANTABEN MULCHANDBHAI PATEL STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER (II)	
606	X-OBJ/214/2009	23/02/2016	SHANTILAL NATHALAL PATEL ORIGINAL OPPONENT NO. 1 DELETED IBRAHIM SADIQUEBHAI SABALIA	MR R.K.MANSURI	UNITED INDIA INSURANCE CO. LTD.	MS HINA DESAI
607	X-OBJ/215/2009	23/02/2016	GAUTAMBHAI MANABHAI PATEL ORIGINAL OPPONENT NO. 1 DELETED IBRAHIM SADIQUEBHAI SABALIA	MR R.K.MANSURI	UNITED INDIA INSURANCE CO. LTD.	MS HINA DESAI
608	X-OBJ/216/2009	23/02/2016	HAKARABHAI PURABHAI PATEL ORIGINAL OPPONENT NO. 1 DELETED IBRAHIM SADIQUEBHAI SABALIA		UNITED INDIA INSURANCE CO. LTD.	MS HINA DESAI
609	X-OBJ/217/2009	12/03/2014	SUNIL OMPRAKASH PANDYA	MR SHALIN N MEHTA	UNITED INDIA INSURANCE CO. LTD P TANKA RAJU BHARATKUMAR MODI SAMJI BHIMA IYER HARSHID TRANSPORT CO.	

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610	X-OBJ/218/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	SHANTILAL DESAIBHAI PARVATIBEN MOHANBHAI SURESHBHAI DESAIBHAI LAKHIBEN DESAIBHAI BHAILALBHAI MOHANBHAI SOMABHAI GOPALBHAI JASHUBHAI GOPALBHAI VASANTBHAI GOPALBHAI VINODBHAI GOPALBHAI RAMESHBHAI GOPALBHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR
611	X-OBJ/219/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	MUSE ISE MOHAMMAD DAUD ISE MOHAMMAD	MR SP MAJMUDAR MR SP MAJMUDAR
612	X-OBJ/220/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	MUSA ISE ASMAL	MR SP MAJMUDAR
613	X-OBJ/221/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	JESANGBHAI GULABBHAI	MR SP MAJMUDAR
614	X-OBJ/222/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	BHAILALBHAI VITTHALBHAI	MR SP MAJMUDAR
615	X-OBJ/223/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	JIVIBEN RANCHHODBHAI HANSJI	MR SP MAJMUDAR
616	X-OBJ/224/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	GANGABEN WD/O. LALJIBHAI MADHAVBHAI DAHIBEN LALJIBHAI	MR SP MAJMUDAR MR SP MAJMUDAR
617	X-OBJ/225/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	AMBALAL TRIKAMBHAI	MR SP MAJMUDAR
618	X-OBJ/226/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	HEIR OF DECD. DAHYABHAI BHAGWANBHAI MANUBHAI DAHYABHAI PATEL SHANTILAL SHANKARBHAI SHUSHILABEN KANUBHAI PRAVINBHAI D. PATEL MAHENDRABHAI VASANTBHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR

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619	X-OBJ/227/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	SHANTABEN CHHITABHAI KARSHANBHAI CHHITABHAI BAKORBHAI CHHITABHAI NARSINHBHAI CHHITABHAI MADHUBEN CHHITABHAI NARMADABEN CHHITABHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR
620	X-OBJ/228/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	GANSHYAMBHAI ASHABHAI YOGESHBHAI ASHABHAI UPENDRABHAI ASHABHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR
621	X-OBJ/229/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	RAJENDRABHAI MULJIBHAI RAVJIBHAI MULJIBHAI SHANTILAL BAKORBHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR
622	X-OBJ/230/2009	16/09/2009	THE SPECIAL LAND ACQUISITION OFFICER THE STATE OF GUJARAT THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER	CHHAGANBHAI ZAVERBHAI AMBALAL ZAVERBHAI PARSOTTAMBHAI ZAVERBHAI NAGJIBHAI ZAVERBHAI DAHYABHAI ZAVERBHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR
623	X-OBJ/231/2009	16/09/2009	CHHAGANBHAI ZAVERBHAI AMBALAL ZAVERBHAI PARSOTTAMBHAI ZAVERBHAI NAGJIBHAI ZAVERBHAI DAHYABHAI ZAVERBHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
624	X-OBJ/232/2009	16/09/2009	GHANSHYAMBHAI ASHABHAI YOGESH ASHABHAI UPENDRA ASHABHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
625	X-OBJ/233/2009	16/09/2009	JIVIBEN RANCHHODBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
626	X-OBJ/234/2009	16/09/2009	GANGABEN LALJIBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
627	X-OBJ/235/2009	16/09/2009	AMBALAL VIKRAMBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
628	X-OBJ/236/2009	16/09/2009	SHANTABEN CHHITABHAI KARSHANBHAI CHHITABHAI BAKORBHAI CHHITABHAI NARSINHBHAI CHHITABHAI MADHUBEN CHHITABHAI NARMADABEN CHHITABHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
629	X-OBJ/237/2009	16/09/2009	SUSHILABEN KANUBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
630	X-OBJ/238/2009	16/09/2009	BHAILALBHAI VITTHALBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
631	X-OBJ/239/2009	16/09/2009	MUSE ISE ASMAL	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' SECRETARY EXECUTIVE ENGINEER	
632	X-OBJ/241/2009	01/04/2014	MAHENDRABHAI PARSHOTTAMDAS SOLANKI	NOTICE NOT RECD BACK	COMMISSIONER FOR HIGHER EDUCATION JOINT DIRECTOR HIGHER EDUCATION LALBHAI DALPATBHAI INSTITUTE OF INDOLOGY	
633	X-OBJ/242/2009	31/08/2009	NEW INDIA ASSURANCE CO.LTD.	(MR SB VAKIL)	TARABEN KANTILAL KOLI RAVJI SUKHA MINOR RAJENDRA KANTILAL MINOR ASHA KANTILAL MINOR PARUL KANTILAL MINOR DILIP KANTILAL KOLI SAVJI ANAND ABDULRAHIM DAUDBHAI UNITED INDIA INSURANCE CO.LTD. VINODRAI NANALAL	(MR KG VAKHARIA) (MR KG VAKHARIA) (MR KG VAKHARIA) (MR KG VAKHARIA) (MR KG VAKHARIA) (MR PV NANAVATI)
634	X-OBJ/243/2009	17/09/2009	SPL.LAQ OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER	MR KM SHETH MR KM SHETH MR KM SHETH	MAHENDRASINH BECHARSINH,POA OF UDESINH BECHARSINH	
635	X-OBJ/244/2009	08/09/2009	ORIENTAL INSURANCE COMPANY LTD THROUGH ITS	MR KIRTIDEV R DAVE; MR RAHUL K DAVE	AMRUTBEN LAXMANBHAI HARIJAN JITENDRA M PINDORIYA MOHAMAD SALIM HAJI AAMAD SUMRA	MR MEHUL S SHAH; (MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
636	X-OBJ/245/2009	01/04/2014	MAHENDRAKUMAR PARSOTTAMDAS SOLANKI	NOTICE NOT RECD BACK	LALBHAI DALPATBHAI INSTITUTE OF INDOLOGY COMMISSIONER OF HIGHER EDUCATION JOINT DIRECTOR	MR DIPAK R DAVE GOVERNMENT PLEADER
637	X-OBJ/246/2009	10/09/2009	SPECIAL LAND ACQUISITION OFFICER HOUSING COMMISSIONER	MRS KETTY A MEHTA MRS KETTY A MEHTA	AMBALAL CHIMANLAL GANDHI ISMAIL ISANGJI PATEL DHIRAJLAL C MITHAWALA CHANDRAKANT B KAPADIA	(MR MI PATEL) (MR MI PATEL) (MR MI PATEL) (MR MI PATEL)
638	X-OBJ/247/2009	10/09/2009	SPL LAQ OFFICER HOUSING COMMISSIONER		NATHUBHAI DULABHAI PATEL (SINCE DEC'D THRO'HEIRS & LRS) HARIVADAN NATHUBHAI PATEL RAJESHKUMAR NATHUBHAI PATEL JAYESHKUMAR NATHUBHAI PATEL KIRITKUMAR S SHAH DECD.THROUGH THE LRS CHANDANBEN WD/O LATE KIRIT- KUMAR S.SHAH MINOR KAUSHALKUMAR S/O LATE KIRITKUMAR S.SHAH MINOR TEJASKUMAR S/O LATE KIRITKUMAR S.SHAH MRS.URVIBEN PRAMODKUMAR SHAH D/O LATE KIRITKUMAR S.SHAH	 (MR RM VIN) (MR RM VIN) (MR RM VIN) (MR RM VIN) (MR RM VIN) (MR RM VIN) (MR RM VIN)
639	X-OBJ/248/2009	06/11/2009	DISTRICT PANCHAYAT	MR JAYESH V PATEL; MR TEJAS P SATTA	PATEL GOVINDBHAI NARANDAS VISHNUBHAI NARANDAS PATEL BHARATBHAI NARANDAS PATEL BAI MANI WD\O PATEL NARANDAS JOITARAM STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER(II)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
640	X-OBJ/249/2009	27/10/2009	GUJ.STATE ROAD TRANSPORT CORPN	MR YOGESH S LAKHANI	PATIDAR KELAVANI MANDAL THROUGH ITS TRUSTEES KESHAVLAL VITHALDAS PATEL CHUNILAL KANJIBHAI PATEL HIRALAL AMBALAL PATEL SHAMBHU APARBHAI PATEL STATE OF GUJARAT	MR TUSHAR MEHTA MR TUSHAR MEHTA MR TUSHAR MEHTA MR TUSHAR MEHTA MR TUSHAR MEHTA
641	X-OBJ/250/2009	03/12/2019	GAJANAND KHUSHAJI VANZARA	NOTICE SERVED	DEVENDRA AGARBHATTI WORKS THROUGH PARTNER	MR CHINMAY M GANDHI; (MR MB GANDHI)
642	X-OBJ/251/2009	06/10/2009	LAND ACQUISITION OFFICER	MRS KETTY A MEHTA	JITENDRA H SHAH PARESHKUMAR N SHAH MAHESHKUMAR N SHAH DIVISIONAL ENGINEER,TELEGRAPHS	
643	X-OBJ/252/2009	24/04/2019	NEW INDIA ASSURANCE CO LTD	MR TUSHAR L SHETH	PUNJABHAI KHODABHAI DOLERA SINCE DECD. THROUGH HEIRS RATANBEN PUNJABHAI DOLERA RAJENDRA PUNJABHAI DOLERA KANTILAL PUNJABHAI DOLERA RAMABHAI JATHABHAI MANWAR	
644	X-OBJ/253/2009	12/01/2015	UNITED INDIA INSURANCE CO.LTD.	MR PALAK H THAKKAR	NATVARLAL DAMODARDAS BAROT INDIRABEN NATVARLAL BAROT GITABEN ARUNBHAI BHRAHMBHATT SWATIBEN ARUNBHAI BHRAHMBHATT SANJAY ARUNBHAI BHRAMBHATT SANDHYABEN NATVARLAL BAROT RAMESHCHANDRA RATILAL BHIMJIBHAI SHAMJIBHAI PATEL	(MR PARESH M DARJI) (MR PARESH M DARJI) (MR PARESH M DARJI) (MR PARESH M DARJI) (MR PARESH M DARJI) (MR PARESH M DARJI) DELETED DELETED

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645	X-OBJ/260/2009	01/12/2011	KETAN ARVINDBHAI SHAH C/O NILESH A SHAH	MS. SHAILI A KAPADIA	HEMA KETANBHAI SHAH	MR KASHYAP R JOSHI
646	X-OBJ/261/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	MANIBEN CHUNILAL SINCE DIED HIA HEIRS DHURIBEN - DAUGHTER FULIBEN (DAUGHTER) GORDHAN -SON LADUBEN - DAUGHTER RUKHIBEN -DAUGH. GETIBEN (DAUGHTER) SHARDABEN (DAUGHTER) RAMANBHAI - SON. RAYSING -SON JENTIBHAI- SON	 RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED
647	X-OBJ/262/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	SATIYABHAI MANJIBHAI	RULE SERVED
648	X-OBJ/263/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	FULJIBHAI BHAGUDIYA SINCE DIEDHIS HEIRS MAGANBHAI SON OF VESTABHAI BHAGUDIAYA RAYTIBEN D/0 VESTABHAI BHAGUDIYA BHIKIBEN D/O VESTABHAI BHAGUDIYA MULJIBHAI S/O VESTABHAI BHAGUDIYA GANGABEN CHIMAN DIN LAW OF VESTABHAI BHAGUDIYA ASWINBHAI CHIMAN DAUGH. IN LAW OF VESTABHAI BHAGUDIYA NAVINBHAI CHIMAN GRANDSON OF VESTABHAI BHAGUDIYA BHARATBHAI GRANDSON OF VESTABHAI BHAGUDIYA LALJIBHAI SON OF VESTABHAI BHAGUDIYA	 RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED

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649	X-OBJ/264/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	VESTABHAI BHAGUDIYA SINCE DIED HIS HEIRS MAGANBHAI SON RAYTIBEN DAUGHTER BHIKHIBEN DAUGH. MULJIBHAI SON GANGABEN CHIMAN SON ASWINBHAI CHIMANBHAI DAUGH. NAVINBHAI CHIMAN GRANDSON BHARATBHAI GRANDSON LALJIBHAI SON	 RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED
650	X-OBJ/265/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	NARROTAM DEVALA SINCE DIED HIS HEIRS KARASHANBHAI -SON PRATAPBHAI - SON GANPATBHAI - SON	 RULE SERVED RULE SERVED RULE SERVED
651	X-OBJ/266/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	PRATAPBHAI DESAIBHAI	RULE SERVED
652	X-OBJ/267/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	RAISING CHUNILAL	RULE SERVED
653	X-OBJ/268/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	RAISING CHUNILAL	RULE SERVED
654	X-OBJ/269/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	LALUBHAI CHITABHAI	RULE SERVED
655	X-OBJ/270/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR.VARUN K.PATEL MR KM SHETH MR KM SHETH	GOVINDBHAI MALIYABHAI	RULE SERVED

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656	X-OBJ/271/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR KM SHETH MR KM SHETH MR KM SHETH	SONIYA BHAILAL SINCE DIED HIS HEIRS PACHIBEN WIFE OF SONIYABHAI JIVANBHAI (SON OF SONIYABHAI) BACHIBEN (DAUGHTER OF SONIYA BHAI) KALIDAS SINCE DIED THROUGH LEGAL HEIRS JETHIBEN (WD/O KALIDAS) MANILAL (S/O KALIDAS) RAMESH (S/O KALIDAS) AMBABEN (D/O KALIDAS)	 RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED
657	X-OBJ/272/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR KM SHETH MR KM SHETH MR KM SHETH	SONIYA BHAILALBHAI SINCE DIED THROUGH HIS HEIRS PACHIBEN WF/O SONIYAHAI JIVANBHAI SON OF SONIYABHAI BACHIBENN D/O OF SONIYABEN KALIDAS SINCE DIED THROUGH LEGAL HEIRS JETHIBEN (WD/O KALIDAS) MANILAL (S/O KALIDAS) RAMESH (S/O KALIDAS) AMBABEN (D/O KALIDAS)	 RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED RULE SERVED
658	X-OBJ/273/2009	29/06/2015	GUJARAT MINERAL DEVELOPMENT CORPORATION LTD SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	MR KM SHETH MR KM SHETH MR KM SHETH	PUNIYABHAI DEVALBHAI SINCE DECEASED RATANBEN PUNIYABHAI (WD/O PUNIYABHAI) ZINABHAI PUNIYABHAI (S/O PUNIYABHAI) KANTIBHAI PUNIYABHAI (S/O PUNIYABHAI) SAROJBEN PUNIYABHAI (D/O PUNIYABHAI)	 RULE SERVED RULE SERVED RULE SERVED RULE SERVED
659	X-OBJ/275/2009	03/12/2009	GUJ STATE ROAD TRANSPORT CORPN Blank Name	MS SMITA S SHAH MS SMITA S SHAH	MINOR HEMRAJSINH MANOHARSINH CHUDASMA MINOR BALRAJSINH MANMOHANSINH KANAKBA WD/O MANMOHANSINH KAILASGIRI SHIVGIRI GOSWAMI	
660	X-OBJ/277/2009	25/06/2012	GUJ STATE ROAD TRANSPORT CORPN	MR RA PATEL	DAKSHABEN WD/O PANKAJKUMAR BALVANTBHAI PATEL MINOR PAYAL PANKAJKUMAR PATEL MINOR DHRUVITABEN PANKAJKUMAR PATEL BALVANTBHAI CHIMANBHAI PATEL NIRMALABEN BALVANTBHAI PATEL KALPESHBHAI BALVANTBHAI PATEL INDRAPRABHUSHAN GAURISHANKAR PANDE	

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661	X-OBJ/3/2010	07/04/2017	SAJLIBEN NANJIBHAI RATHVA MINOR RAMESHBHAI NANJIBHAI RATHVA (THROUGH RESP. NO. 1) MINOR DIPABEN NANJIBHAI RATHVA(THROUGH RESP. NO. 1) MINOR SANTOKBEN NANJIBHAI RATHVA (THROUGH RESP. NO. 1) MINOR SAMPATBHAI NANJIBHAI RATHVA (THROUGH RESP. NO. 1) HUSAIN MOHMMADBHAI MANSURI AZIM ABDULSATTAR SHAIKH	MR ASHISH M DAGLI MR ASHISH M DAGLI MR ASHISH M DAGLI MR ASHISH M DAGLI MR ASHISH M DAGLI RULE SERVED RULE SERVED	UNITED INDIA INSURANCE CO. LTD.	MR RAJNI H MEHTA
662	X-OBJ/4/2010	10/10/2013	STATE OF GUJARAT EXECUTIVE ENGINEER-R AND B	GOVERNMENT PLEADER GOVERNMENT PLEADER	PATEL REVABHAI CHHAGANBHAI,SINCE DECD.THRU HIS HEIRS & L.RS. PRAKASHBHAI REVABHAI PATEL VASANTBHAI REVABHAI PATEL PATEL PREMJIBHAI CHHAGANBHAI PATEL SUDHABEN PREMJI PATEL JAGDISHBHAI PREMJI PATEL KIRTIBHAI PREMJI PATEL RANJANBEN PREMJI PATEL MINAXIBEN PREMJI PATEL MEENABEN WD PREMJI PATEL JASHUBHAI CHHAGANBHAI PATEL BHARATKUMAR KESHAVLAL PATEL SUNILKUMAR KESHAVLAL PATEL VIKRAMKUMAR KESHAVLAL	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
663	X-OBJ/7/2010	11/07/2011	THE BHARUCH UDYOGNAGAR SANGH LIMITED	MR PUSHPADATTA VYAS	THE SPECIAL LAND ACQUISITION OFFICER THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER
664	X-OBJ/8/2010	11/07/2011	PRIYANK KIRTIKUMAR	MR PUSHPADATTA VYAS	THE SPECIAL LAND ACQUISITION OFFICER THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER
665	X-OBJ/10/2010	14/12/2015	SANTOKBEN ANUPSING CHAUHAN BALVANTSING ANUPSING CHAUHAN MINOR BHAVNABEN ANUPSING CHAUHAN MINOR	MR RAJNI H MEHTA MR RAJNI H MEHTA MR RAJNI H MEHTA	SURSING MOTIBHAI BARIA BAVABHAI D. BARIYA ORIENTAL INSURANCE CO. LTD. NATUBHAI HIRABHAI BARIYA	MR MTM HAKIM
666	X-OBJ/11/2010	28/04/2010	THE MUNICIPAL CCOORPORATION	MR BP TANNA	ANDHRA BANK	(MR NJ MODI)

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667	X-OBJ/13/2010	23/12/2010	KISAN BROTHERS	MR AS VAKIL	UNION OF INDIA FOOD CORPORATION OF INDIA	 (MR MB GANDHI)
668	X-OBJ/14/2010	23/02/2015	RAJNIKANT CHUNILAL SHUKLA MANORAMA RAJNIKANT SHUKLA HIRAL RAJNIKANT SHUKLA	MR JIGAR G GADHAVI MR JIGAR G GADHAVI MR JIGAR G GADHAVI	KARANSING M MANSING ISHWARSING CHAUHAN MAHENDRABHAI NATHALAL BRAHMBHATT NEW INDIA ASSURANCE CO LTD	RULE SERVED SERVED BY AFFIX. (R) SERVED BY AFFIX. (R) MS LILU K BHAYA
669	X-OBJ/15/2010	15/02/2013	NEW INDIA ASSURANCE COMPANY LTD	MR AJAY R MEHTA	HEIRS OF DECD. JIGNESH SHANKARBHAI SHANKARBHAI MOTIBHAI PRAJAPATI LILABEN SHANKARBHAI PRAJAPATI ISHWARBHAI GANGARAMBHAI JITUBHAI DADUBHAI ZALA PASCHIM GUJARAT VIJ COMPANY LTD	MS AMRITA AJMERA MS AMRITA AJMERA
670	X-OBJ/16/2010	20/07/2010	IBP CO LTD THROUGH INDIAN OIL CORPORATION DIVISIONAL MANAGER IBP CO.LTD	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	BHARAT MOHANLAL TRIVEDI UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
671	X-OBJ/17/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	BIPINBHAI M TRIVEDI UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
672	X-OBJ/18/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	HITESH K PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
673	X-OBJ/19/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	JASWANTSINH AJABSINH RANA UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
674	X-OBJ/20/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	NARAYAN LAND ORGANIZERS THRO' PROP. HITESH BIPINCHANDRA SHAH UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI

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675	X-OBJ/21/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	HAMIRBHAI MERAMBHAI BARAD UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
676	X-OBJ/22/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	BIPIN M TRIVEDI UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
677	X-OBJ/23/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	DILIPKUMAR AMARATBHAI PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
678	X-OBJ/24/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	MANUBHAI HARGOVANDAS PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
679	X-OBJ/25/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	CHANDUBHAI P PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
680	X-OBJ/26/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	TORAL J VIRADIA UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
681	X-OBJ/27/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	RANCHODBHAI ATMARAM PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
682	X-OBJ/28/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	ASHOKBHAI BHAGWANBHAI BHANUSALI UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
683	X-OBJ/29/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	PRAKASH LAXMIDAS SOMALYA UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI

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684	X-OBJ/30/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	BHARATIBEN BHANUSHALI THRO' POA ASHOK BHANUSHALI UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
685	X-OBJ/31/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	SATPAL SINGH ARORA UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
686	X-OBJ/32/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	GHANSHYAMSINH BHURUBHA PARMAR UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
687	X-OBJ/33/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	BHUVANESHWARIBA HARIRAJSINH PARMAR UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
688	X-OBJ/34/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	MANJULABEN MOHANLAL THACKER UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
689	X-OBJ/35/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	LAKHMANSHI GANGDAS PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
690	X-OBJ/36/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	RAJESHBHAI DUNGABHAI CHAUDHARI UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
691	X-OBJ/37/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	SEVANTIBHAI KHEMABHAI PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
692	X-OBJ/38/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	MAFABHAI UKABHAI JADAV UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI

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693	X-OBJ/39/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	GULABBHAI D PATEL UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
694	X-OBJ/40/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	HARSHABEN SAILESHBHAI MADHIYAR UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
695	X-OBJ/41/2010	20/07/2010	IBP CO LTD INDIAN OIL CORPORATION DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	BHANMATI ZAVERILAL THAKKER UNION OF INDIA	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
696	X-OBJ/42/2010	20/07/2010	IBP CO.LTD THRO'CHAIRMAN AND MD DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	SANJAYKUMAR JAYANTILAL PATEL UNION OF INDIA THRO' SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
697	X-OBJ/43/2010	09/07/2010	IBP CO LTD THROUGH ITS CHAIRMAN DIVISIONAL MANAGER	(MRS MAUNA M BHATT) (MRS MAUNA M BHATT)	JAIMIN J AMIN UNION OF INDIA THROUGH SECRETARY	(MR BIREN A VAISHNAV) MR PS CHAMPANERI
698	X-OBJ/44/2010	06/08/2010	GUJARAT STATE ROAD TRANS.CORP.	MR HARDIK C RAWAL	BALUJI BECHARJI BARAD, SHOBHABA BALUJI BARAD BHIKHABHAI RANCHHODBHAI PATEL PATEL SOMABHAI HARGOVANDAS THE GENERAL MANAGER, (WESTERN RAILWAY)	MR KR BRAHMBHATT MR SHANTILAL S SHAH
699	X-OBJ/45/2010	22/02/2012	LEGAL HEIRS & REP. OF DECD. JAYABEN MANSUKHLAL MANSUKHBHAI ARJANBHAI VAGHASIYA SUMITABEN MANSUKHBHAI ALPESHKUMAR MANSUKHBHAI DAKSHABEN MANSUKHBHAI ATULKUMAR MANSUKHBHAI	MR DIVYESH SEJPAL MR DIVYESH SEJPAL MR DIVYESH SEJPAL MR DIVYESH SEJPAL MR DIVYESH SEJPAL MR DIVYESH SEJPAL	ASHRAFBHAI UMARBHAI GUJARAT STATE ROAD TRANSPORT CORPORATION	
700	X-OBJ/46/2010	24/02/2011	A'BAD MUNI. CORPORATION	(MR JR NANAVATI)	A'BAD DIST. CO OP. BANK LTD	
701	X-OBJ/47/2010	24/02/2011	AHMEDABAD MUNICPAL CORPORATION	(MR JR NANAVATI)	AHMEDABAD DISTRICT COOPERATIONBANK LTD	

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702	X-OBJ/48/2010	11/12/2013	HANSABEN WD/O RAMESHBHAI GIRDHARBHAI BAROT SUSHMABEN D/O RAMESHBHAI BAROT PREETIBEN D/O RAMESHBHAI BAROT RACHNABEN D/O RAMESHBHAI BAROT MINOR RITESHKUMAR S/O RAMESHBHAI BAROT - MINOR JETHIBEN W/O GIRDHARBHAI DAMODARBHAI BAROT	MR JV JAPEE MR JV JAPEE MR JV JAPEE MR JV JAPEE MR JV JAPEE MR JV JAPEE	AZIMUDDIN SAMSUDDIN HAJI GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HARDIK C RAWAL
703	X-OBJ/51/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	LAKHMANBHAI ISHWARBHAI	MR KM SHETH
704	X-OBJ/52/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	TAKHTABAHEN WD/O RANCHHODBHAI MAGANBHAI RAJENDRABHAI RANCHHODBHAI	MR KM SHETH MR KM SHETH
705	X-OBJ/53/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	ISHWARBHAI MANGALBHAI'S HEIRS AND LEGAL REPRESENTATIVE SURAJBEN WD/O ISHWARBHAI MANGALBHAI BHAGVANBHAI MANGALBHAI HATHISANGBHAI MANGALBHAI	MR KM SHETH MR KM SHETH MR KM SHETH
706	X-OBJ/54/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	SHANABHAI BHIKHABHAI	MR KM SHETH
707	X-OBJ/55/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	SHANUBHAI RAMSANGBHAI	MR KM SHETH
708	X-OBJ/56/2010	06/12/2014	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	DILIPKUMAR NATWARLAL VYAS	MR KM SHETH
709	X-OBJ/57/2010	24/01/2019	DAXABEN WD/O JAYANTBHAI J MODI MINOR DURVA JAYANTBHAI MODI THRO.GUARDIAN DAXABEN MODI MINOR FGAURAV JAYANTBHAI MODI THRO.GUARDIAN DAXABEN MODI	(MR MAULIK J SHELAT) (MR MAULIK J SHELAT) (MR MAULIK J SHELAT)	NEW INDIA ASSURANCE CO LTD	MS MEGHA JANI

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710	X-OBJ/58/2010	06/03/2012	MANJULABEN WD/O RUPSING SUKA BHAI TADVI BHIL SUKABHAI NAPABHAI (DECEASED) KALIBEN SUKABHAI HEERABHAI SUKABHAI MAGANBHAI SUKABHAI CHHAGANBHAI SUKABHAI MANSUKHBHAI SUKABHAI KALIBEN SUKABHAI TADVI	MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	MR MTM HAKIM MR MTM HAKIM
711	X-OBJ/59/2010	06/03/2012	KANTABEN WIDOW OF BALVANTSINH DHIRABHAI DAMOR LALIBEN WIDOW OF DHIRABHAI PARSINGBHAI DAMOR SHANKARBHAI DHIRABHAI DAMOR	MS MEGHA JANI MS MEGHA JANI MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
712	X-OBJ/60/2010	06/03/2012	BIJALBHAI PARSINGBHAI DAMOR DHANIBEN BIJALBHAI DAMOR	MS MEGHA JANI MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
713	X-OBJ/61/2010	06/03/2012	RUKHIBEN RAMJIBHAI BARIYA	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
714	X-OBJ/62/2010	06/03/2012	JIVIBEN SHANKARBHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
715	X-OBJ/63/2010	06/03/2012	KEVALSINH KALABHAI BHABHOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
716	X-OBJ/64/2010	06/03/2012	SUSHILABEN KALABHAI BHAMBHOR (DECD.) KALABHAI DHIRABHAI BHAMBHOR	MS MEGHA JANI MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
717	X-OBJ/65/2010	06/03/2012	MINOR NAGINBHAI S/O. MANGALBHAI DHIRABHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
718	X-OBJ/66/2010	06/03/2012	RAMESHBHAI BHARUBHAI BHAMBHOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
719	X-OBJ/67/2010	06/03/2012	MANIBEN RATANBHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	

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720	X-OBJ/68/2010	06/03/2012	JOSHILABEN NARVATBHAI DABHOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
721	X-OBJ/69/2010	06/03/2012	LALITABEN CHHAGANBHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
722	X-OBJ/70/2010	06/03/2012	NARVATSINH BIJALBHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
723	X-OBJ/71/2010	06/03/2012	PARVATBHAI BIJALBHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
724	X-OBJ/72/2010	06/03/2012	GANGABEN BHEMABHAI BAREIYA BHIL	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
725	X-OBJ/73/2010	06/03/2012	TINABHAI BIJALBHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
726	X-OBJ/74/2010	06/03/2012	CHHAGANBHAI DHERABHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
727	X-OBJ/75/2010	06/03/2012	REVTIBEN MALABHAI MONIYA	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
728	X-OBJ/76/2010	06/03/2012	RATANBHAI DHIRABHAI DAMOR	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO LTD	
729	X-OBJ/77/2010	06/03/2012	GEETABEN DEEPSINH BARIYA BHIL	MS MEGHA JANI	MOHANSINH CHANDRASINH BARIYA RANCHHODBHAI LAXMANBHAI PATEL NATIONAL INSURANCE CO. LTD.	
730	X-OBJ/78/2010	27/08/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION	(MR MD PANDYA)	DASHRATHBHAI VELJIBHAI CHAUDHARI PATEL SAHDEVBHAI MANILAL ARJANBHAI ALABHAI ORIENTAL FIRE AND GENERAL INSURANCE CO.	(MR NC NAYAK)

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731	X-OBJ/79/2010	09/02/2015	THE NEW INDIA ASSURANCE CO.LTD	MR VIBHUTI NANAVATI	SURESHCHANDRA BAGMALBHAI DOSHI SNEHLATABEN SURESHCHANDRA DOSHI HARPALSINH BALDEVSINH RANA SANDVIK CHOKSI LIMITED THE NATIONAL INSURANCE CO.LTD DIVISIONAL OFFICE IV	MR YATIN SONI MR YATIN SONI MR PRAVIN GONDALIYA MR MEHUL SHARAD SHAH
732	X-OBJ/80/2010	18/07/2012	STATE OF GUJARAT	GOVERNMENT PLEADER	JAISING ARJANBHAI AND CO.	MS MAYA N BHAVNANI
733	X-OBJ/81/2010	18/06/2013	MURGENDRA INDRAVADAN SHRIPAL INDRAVADAN DAXABEN ASHOKBHAI PARIKH	MR AMIT V THAKKAR MR AMIT V THAKKAR MR AMIT V THAKKAR	AHMEDABAD MUNICIPAL CORPORATION	MR SATYAM Y CHHAYA
734	X-OBJ/83/2010	22/03/2012	UNITED INDIA INSURANCE COMPANY LTD	MR VIBHUTI NANAVATI	DINESHBHAI POPATBHAI DABHI PRAVINBHAI PURSHOTAMBHAI PATEL DHANANI MAHESHBHAI VANMALIBHAI VANMALIBHAI TULSHIBHAI DHANANI SINCE DECD. THROUGH HEIRS GAURIBEN VANMALIBHAI DHANANI PARESHBHAI VANMALIBHAI DHANANI	MR RAJESH O GIDIYA MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH)
735	X-OBJ/84/2010	19/04/2012	TARABEN SHANTILAL JOSHI MOTHER OF DECEASED DILIP SHANTILAL RAJESH SHANTILAL JOSHI BROTHER OF DECEASED DILIP SHANTILAL KAPIL SHANTILAL JOSHI BROTHER OF DECEASED DILIP SHANTILAL	MR CH VORA; MR MEHUL S SHAH; (MR SURESHM SHAH) MR CH VORA; MR MEHUL S SHAH; (MR SURESHM SHAH) MR CH VORA; MR MEHUL S SHAH; (MR SURESHM SHAH)	HITESH DAHYALAL THACKER NATIONAL INSURANCE CO LTD	
736	X-OBJ/85/2010	16/09/2010	RAFIQ FRUIT CENTRE	MR MC BHATT	M/S PAREKHS	MR AMAR N BHATT
737	X-OBJ/86/2010	01/03/2012	ORIENTAL FIRE & GENERAL INSURANCE CO. LTD.	MR KK NAIR	LILABEN RAJUBHAI @ RAJENDRAKUMAR PATEL AMARITABEN RAJUBHAI @ RAJENDRAKUMAR (MINOR) TEJAS RAJUBHAI @ RAJENDRAKUMAR (MINOR) SHARDABEN DINUBHAI PATEL DADARAO MADHAVRAO JAGDAMBE TRAVELLERS C/O RAMANLAL MANSUKHLAL RANA	MR JITENDRA M PATEL MR JITENDRA M PATEL

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738	X-OBJ/87/2010	13/10/2010	ONGC LTD.	MR RAJNI H MEHTA	STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER KRISHNA S SAXENA	MR PRAKASH K JANI
739	X-OBJ/88/2010	13/10/2010	ONGC LTD.	MR RAJNI H MEHTA	STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER SAVITRI U HEMNANI	MR PRAKASH K JANI
740	X-OBJ/89/2010	19/09/2013	NAYNABEN,WD/O BHARATKUMAR BHALCHANDRA PATEL VEDANT BHARATKUMAR PATEL MINORTHRO' MOTHER & FRIEND MAULIN S/O BHARATKUMAR PATEL MINOR THRO' MOTHER & FRIEND DURGABEN BHALCHNADRA PATEL NANGARAM KHEMARAM CHAUDHARI	MR HEMANT S SHAH MR HEMANT S SHAH MR HEMANT S SHAH MR HEMANT S SHAH MR HEMANT S SHAH	UNITED INDIA INSURANCE COLTD.	(MR PV NANAVATI); MR VIBHUTI NANAVATI
741	X-OBJ/90/2010	02/03/2015	RAMRATI WD/O RANVIR KARANDEVI RAMNARAYAN	MR BHARAT JANI MR BHARAT JANI	MADANLAL PRANLAL UNITED INDIA INSURANCE CO LAKHANSINGH PUNITRAM	MR RR MARSHALL MR RR MARSHALL
742	X-OBJ/91/2010	10/05/2012	JASVANTSINH FATEHSINH HANDA	MR AJAY R MEHTA; MS MAMTA R VYAS	UNITED INDIA INSURANCE CO.LTD BHARATBHAI DAHYABHAI RATHOD GANGAPRASAD SUBHASCHANDRA TIVARI. VISHWANATHSINH SHANALSINH BINDARASHRI	MR RAJNI H MEHTA
743	X-OBJ/92/2010	13/10/2010	BALUBHAI RANCHHODBHAI PATEL HIMATBHAI RANCHHODBHAI MANSUKHBHAI RANCHHODBHAI PATEL	MR JN PATEL MR JN PATEL MR JN PATEL	OFFICER ON SPECIAL DUTY (LAND ACQ) REGIONAL MANAGER G I D C	GOVERNMENT PLEADER
744	X-OBJ/93/2010	07/12/2010	NEW INDIA ASSURANCE CO LTD SMT SUDHABEN TRIVEDI	MR BR SHAH MR BR SHAH	ISMAILBHAI IBRAHIMBHAI & 3 BALIRAM NANKABHAI AYER KANTILAL JETHALAL GANDHI UNITED INDIA ASSURANCE CO	MR RC KAKKAD
745	X-OBJ/95/2010	26/02/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED	MR VIBHUTI NANAVATI	DEVDAN SAMAT JHARU DEVA HAJA RABARI HARKHUBEN DEVA RABARI	NOTICE UNSERVED MR MEHUL S SHAH MR MEHUL S SHAH

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746	X-OBJ/96/2010	07/03/2012	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	MR R.K.MANSURI	GITABEN PRAVINBHAI PRAJAPATI DECEASED THROUGH MONIKA PRAVIN MONIKABEN PRAVINBHAI PRAJAPATI(MINOR) THRO'THEIR NATURAL GUA VEDANGKUMAR PRAVINBHAI PRAJAPATI(MINOR)THRO'THEIR NATURAL GU VIKIKUMAR PRAVINBHAI PRAJAPATI(MINOR) THRO'THEIR NATURAL GUA CHHAGANBHAI SHAMALBHAI PRAJAPATI DHULIBEN CHHAGANBHAI PRAJAPATI PRAVINBHAI CHHAGANBHAI PRAJAPATI	
747	X-OBJ/98/2010	13/07/2015	GUJARAT HOUSING BOARD	MR SS BELSARE	STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER MADAN MOHANLAL HAVELI @ MOTI HAVELI, A-1614, JUNAGADH,	MS ANUJA S NANAVATI
748	X-OBJ/100/2010	23/06/2011	SUNANDABEN NARENDRAKUMAR JOSHI VIPUL NARENDRAKUMAR JOSHI	MR JV JAPEE MR JV JAPEE	CHHAGANBHAI MALABHAI CHUVADIA RAMESHKUMAR HARGOVANDAS THAKKER ORIENTAL INSURANCE CO LTD. RONAL ASHOKKUMAR KRICHTIAN NATIONAL INSURANCE CO LTD.	MR SHALIN N MEHTA
749	X-OBJ/102/2010	06/07/2011	MUNICIPAL CORPORATION OF AHMEDABAD	MR SN SHELAT	BANK OF RAJASTHAN LTD.	
750	X-OBJ/103/2010	14/10/2010	RAVJIBHAI NARSIBHAI	MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
751	X-OBJ/104/2010	14/10/2010	SHIVLAL TEJA	MR YOGESH S LAKHANI	STATE OF GUJARAT	GOVERNMENT PLEADER
752	X-OBJ/105/2010	29/12/2011	DIVISIONAL CONTROLLER GSRTC	MR HARESH J TRIVEDI	SANDHYA SAHEGAL WD/O SATISH SAHEGAL MINOR HEENA D/O SATISH SAHEGAL SMT.RAMKALI W/O GURUCHARAN SHEGAL KASAM IBRAHIM SHAIKH KULDIPSING HABHAJANSINH JAT SURESHKUMAR MAHIPATSINH THE MANAGAR, NATIONAL INSURANCE CO.	(MR RAJESH K DESAI) (MR RAJESH K DESAI) (MR RAJESH K DESAI)

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753	X-OBJ/106/2010	14/10/2010	UNITED INDIA INSURANCE CO.	(MR AV TRIVEDI)	GUJARAT STATE ROAD TRANSPORT CORPORATION DHULIBEN AMBALAL PATEL SHAKARBHAI AMBALAL PATEL KAMLABEN WD/O RAGHUBHAI PATEL PARESH RAGHUBHAI PATEL BHARAT RAGHUBHAI PATEL MINOR DHARMENDRA RAGHUBHAI PATEL MUSAABHAAI AHMEDBHAI SDARABHAI DAHYABHAI PATEL	MR HEMANT S SHAH MR ASHOK L SHAH
754	X-OBJ/107/2010	14/10/2010	UNITED INDIA INSURANCE CO. LTD.	(MR AV TRIVEDI)	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HEMANT S SHAH
755	X-OBJ/108/2010	07/12/2010	THE ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.	MR HR MOMIN	MAHARBHAI NARANBHAI PATEL	
756	X-OBJ/109/2010	13/01/2016	HAMIRBHAI MULABHAI AMBALIA THE NATIONAL INSURANCE CO	MR BR SHAH MR BR SHAH	NAINABEN MANSUKHLAL RAICHURA MINOR JITESH M RAICHURA MINOR MEERA M RAICHURA MINOR AVNI M RAICHURA AHIR RANMAL MULA,	MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI MR YOGESH S LAKHANI
757	X-OBJ/110/2010	29/03/2012	GUJARAT STTATTE ROAD TRANSPORTCORPORATION	MR HARDIK C RAWAL	BHANUMATI PRASYUMAN PAREKH DIPA PRADYUMAN PAREKH FALGUNI PRADYUMAN PAREKH JIGNESHKUMAR PRADYUMAN PAREKH JAILAXMI GULABCHAND PAREKH	MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD MR RC KAKKAD
758	X-OBJ/112/2010	22/03/2013	GANESHBHAI GAUTAMBHAI ALIASDIASINGAJI PATEL	MR AB MUNSHI	THE ORIENTAL INSURANCE CO. LTD	MR R G DWIVEDI
759	X-OBJ/113/2010	13/07/2017	UNITED INDIA INSURANCE CO.LTD	MR MAYUR R SHAH	RAMANBHAI KHIMABHAI CHAUHAN PANCHMAHAL DISTRICTT INDUSTRIAL BAI LILABEN W/O UDIYABHAI MINOR MAHESH UDIYABHAI	 MR MAYUR R SHAH MR MAYUR R SHAH
760	X-OBJ/114/2010	10/07/2015	UNITED INDIA INSURANCE CO.LTD	MR MAYUR R SHAH	RAMANBHAI KHIMABHAI CHAUHAN PANCHMAHAL DISTRICT INDUSTRIAL RAVI VESTA BAI MATHURI WD/O BHURIYA	 MR MAYUR R SHAH MR MAYUR R SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
761	X-OBJ/116/2010	03/08/2015	GUJARAT WATER SUPPLY & SEWERA-GE BOARD LAND ACQUISITION OFFICER	MR HS MUNSHAW GOVERNMENT PLEADER	HEIRS OF KANTILAL BHIKHABHAI PATEL PATEL SHARDABEN KANTILAL PATEL CHAMPABEN KANITLAL PATEL LILABEN KANTILAL PATEL HANSABEN KANTILAL PATEL SOMABHAI KANTILAL PATEL KANUBHAI KANTILAL PATEL NATVARBHAI AMBALAL	MR KM SHETH MR KM SHETH MR KM SHETH MR KM SHETH MR KM SHETH MR KM SHETH MR KM SHETH MR KM SHETH
762	X-OBJ/117/2010	17/08/2011	ADDL SPL LAND ACQUISITION OFFICER CHIEF ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	THAKORE GANDAJI RANAJI JIVIBEN W/O CHAMANJI RANAJI	(MR A J PATEL)
763	X-OBJ/118/2010	17/08/2011	ADDL.SPL.LAND ACQUISITION OFFICER CHIEF ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	LAXMANJI MAFATJI THAKORE THRO'HEIRS BHIKHIBEN LAXMANJI BHIKHIBEN LAXMANJI MAHOTJI LAXMANJI GORDHANJI LAXMANJI TIKIBEN LAXMANJI SORAMBEN LAXMANJI LAKHIBEN LAXMANJI LACHHIBEN WD/O BHALAJI LAXMANJI THAKORE MANGAJI BHALAJI	
764	X-OBJ/119/2010	17/08/2011	ADDL.SPL.LAND ACQUISITION OFFICER CHIEF ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	ZAVERBEN MAFATBHAI PATEL WD/O MAFATBHAI MAKABHAI	(MR A J PATEL)
765	X-OBJ/120/2010	17/08/2011	ADDL.SPL.LAND ACQUISITION OFFICER CHIEF ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PATEL BHIKHABHAI SHANTILAL	(MR A J PATEL)
766	X-OBJ/121/2010	17/08/2011	ADDL.SPL.LAND ACQUISITION OFFICER CHIEF ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PATEL AMBALAL BHAIJIBHAI PATEL KANTIBHAI SHYAMALBHAI PATEL RAVJIBHAI SHYAMALBHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)
767	X-OBJ/122/2010	17/08/2011	ADDL.SPL.LAND ACQUISITION OFFICER CHIEF ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PARSOTTAMBHAI NARANBHAI NATVARBHAI NARANBHAI RAVJIBHAI NARANBHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)

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768	X-OBJ/123/2010	19/11/2010	CENTRAL BANK OF INDIA	MR CJ VIN	JORIA WOOD TRADERS UNITED INDIA FIRE AND GENERAL INSURANCE CO.LTD. SUCHETABEN CHHAGANLAL HEIRS OF SAVITABEN CHHAGANLAL HARENDRA CHHAGANLAL BHADALWALA SUCHETABEN CHHAGANLAL KIRIT CHHAGANLAL BHADALAWALA SUDHIR CHHAGANLAL BHADALAWALA HANSIL CHHAGANLAL BHADALAWALA SAROJBEN CHHAGANLAL BHADALAWAL JHARINA CHHAGANLAL BHADLAWALA BHARATI CHHAGANLAL BHADLAWALA CHHAGANLAL NANJI BHADALAWALA KIRIT CHHAGANLAL BHADLAWALA SUDHIR CHHAGANLAL BHADLAWALA HANSIL CHHAGANLAL BHADLAWALA	MR PM THAKKAR
769	X-OBJ/124/2010	24/01/2011	THE SPECIAL LAND ACQUISITION OOFFICER	GOVERNMENT PLEADER	MANI SUKA,SINCE DECD.BY HER HEIRS AND L.RS. PUNJIYA MANI SUKHA ALIAS BHAIJI DASHRATH KANTI DASHRATH MANU DASHRTATH THROUGH GUARDIAN NO.1 PUNJIYA MANI SUKHA	
770	X-OBJ/126/2010	04/05/2017	BAROT MANJULABEN NATVERLAL BAROT ALPABEN NATVERLAL BAROT BHAVESHKUMAR NATVERLAL	MR JM BAROT MR JM BAROT MR JM BAROT	CAHUDHARI BABUBHAI BECHARBHAI CAHUDHARI GOVINDBHAI GHEMERBHAI UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED RULE SERVED RULE SERVED
771	X-OBJ/129/2010	16/03/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION SUKHDEVSINH RATUBHA ZALA DEPOT MANAGER LIMADA	MS KIRAN D PANDEY MS KIRAN D PANDEY	RAJIBEN SOMABHAI RABARI SAMBHUBHAI SOMABHAI RABARI BABUBHAI SOMABHAI RABARI SHAILESHBHAI SOMABHAI RABARI JAYRAMBHAI MALJIBHAI RABARI ORIENTAL INSURANCE COMPANY LTD	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH
772	X-OBJ/131/2010	25/10/2013	KSL REALTY AND INFRASTRUCTURALINDUSTRIES LTD	MR BS PATEL	SURAT DISTRICT CO OPERATIVE SPINNING MILLS LTD	MR AMAR N BHATT

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773	X-OBJ/132/2010	21/12/2011	GUJ.STATE ROAD TRANSPORT CORP CORPORATION	(MR MD PANDYA)	BABUBEN WD/O. BHAGWANDAS AMBARAM DHARMENDRA BHAGWANDAS MANISHKUMAR BHAGWANDAS MILANKUMAR BHAGWANDAS PRATAPJI KALUJI KHER	(MR JD AJMERA) (MR JD AJMERA) (MR JD AJMERA) (MR JD AJMERA)
774	X-OBJ/1/2011	04/02/2011	LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	BHAILALBHAI KESHURBHAI DESAI,SINCE DECD.THRU HIS HEIRS&LRS. KANCHANBHAI KESURBHAI DESAI	MR KM PATEL
775	X-OBJ/2/2011	04/02/2011	LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	CHINUBHAI BHAILALBHAI AMIN,SINCE DECD.THRU HIS HEIRS & LRS. PIYUSHBHAI CHINUBHAI AMIN SURYAKALABEN CHINUBHAI AMIN PRAFULBHAI CHINUBHAI AMIN	
776	X-OBJ/6/2011	24/11/2011	ISHWARBHAI BHAGWANDAS PATEL	MS MAYA S DESAI	TRILOKNATH MOHITMANI ASHWANI MITTAL KISHORILAL UNITED INDIA INSURANCE CO.LTD.	MR SHANTILAL S SHAH MR VIBHUTI NANAVATI
777	X-OBJ/7/2011	24/07/2018	AMISHABEN ALIAS AMIBEN KIRTIVADAN SHETH	(MR NALIN K THAKKER)	GUJARAT STATE ROAD TRANSPORT CORPORATION AMARSINH JALAMSINH PARMAR	
778	X-OBJ/9/2011	25/07/2011	GANCHI GAFURBHAI KARIMBHAI	MR GAURANG H BHATT	STATE OF GUJARAT	GOVERNMENT PLEADER
779	X-OBJ/11/2011	06/02/2012	GUJARAT STATE ROAD TRANSPORT NCORPORATION	MR HARDIK C RAWAL	ARUNLAL RAMANLAL SHAH BABUBHAI VIRCHANDBHAI	MR SUNIL K SHAH DELETED

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780	X-OBJ/13/2011	22/04/2018	HEIRS OF BHAILALBHAI MANSANGBHAI HIRABEN NAHARSANGBHAI NATVARBHAI NAHARSANGBHAI DHUTIBEN WD/O BHAILALBHAI MANSANGBHAI NARMADABEN D/O RAISANG BALSANGBHAI RAMESHBHAI BHAILAL MAHENDRABHAI NARSANGBHAI TARABEN D/O BHAILAL MANSANG SUSHILABEN D/O BHAILAL MANSANG HANSABEN D/O BHAILALBHAI BHIKHABHAI CHHOTUBHAI VINODBHAI B PATANVADIYA SAVITABEN B PATANVADIYA DINESHBHAI B PATANVADIYA DIPSANGHBIA CHHOTUBHAI SHANTILAL RAISANGBHAI RAMANBHAI RAISANGBHAI MULJIBHAI CHHOTUBHAI SHANTABEN CHHOTUBHAI JAYABEN CHHOTUBHAI GOPALBHAI RAISANGBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	

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781	X-OBJ/14/2011	18/12/2015	SHANTABEN D/O GALABHAI NAGJIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
782	X-OBJ/15/2011	08/07/2017	HEIRS OF KABHAI NATHABHAI BALUBHAI KABHAI NATHABHAI PRAVINBHAI PRABHATBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
783	X-OBJ/16/2011	22/04/2018	HEIRS OF HARMAN PARAGBHAI PATEL SHARDABEN WD/O HARMANBHAI PATEL RAJESHBHAI S/O HARMANBHAI PATEL HINABEN D/O HARMANBHAI PATEL BHAVNABEN D/O THAKOREBHAI PATEL SHEETALBEN D/O THAKOREBHAI PATEL PRAGNESHKUMAR THAKOREBHAI PATEL	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
784	X-OBJ/17/2011	22/04/2018	HEIRS OF SAVJIBHAI DHULSANGBHAI ICCHABEN WD/O SAVJIBHAI DHULSANG LAKHIBEN D/O SAVJIBHAI DHULSANG MINABEN D/O SAVJIBHAI DHULSANG BHIKHIBEN D/O SAVJIBHAI DHULSANG MADHUBEN D/O SAVJIBHAI DHULSANG NATVARBHAI SAVJIBHAI DHULSANG RAMESHBHAI SAVJIBHAI DHULSANG	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
785	X-OBJ/18/2011	22/04/2018	KHUMANSANG BADHARSANG	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
786	X-OBJ/19/2011	18/12/2015	HEIRS OF AMBALAL MATHURBHAI MANILAL AMBALAL GANPAT AMBALAL SHANTABEN AMBALAL KARSABEN AMBALAL	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
787	X-OBJ/20/2011	22/04/2018	SOBHRAJ DAYARAM	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
788	X-OBJ/21/2011	08/07/2017	BISMILLA BEGAM AHMED MIYA JAMIYATBIBI D/O AHMED MIYA	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	

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789	X-OBJ/22/2011	08/07/2017	BHAILALBHAI RAISANBHAI SURSANG RAISANGBHAI HEIRS OF GEMALSANG RAISANGBHAI SONABEN WD/O GEMALSANG RAISANGBHAI LAKHIBEN D/O GEMALSANG RAISANGBHAI SHAKUNTALABEN WD/O VAJESANG GEMALSANG SHAKUNTALABEN VAJESANG, PARENT OF MINOR PRIYABEN VAJESANG SHAKUNTALABEN VAJESANG, PARENT OF MINOR VAISHALI VAJESANG SHAKUNTALABEN VAEJSANG, PARENT OF MINOR TEJALBEN VAJESANG SHAKUNTALABEN VAJESANG, PARENT OF MINOR KARANBHAI VAJESANG USHABEN NATVARBHAI WD/O NATVARBHAI GEMALSANG USHABEN NATVARBHAI PARENT OF MINOR AKASH USHABEN NATVARBHAI PARENT OF MINOR FALGUNIBEN GANGABEN D/O GEMALSANG RAISANG RAMSANG RAISANGBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
790	X-OBJ/23/2011	08/07/2017	HEIRS OF MOTIBHAI PARSOTTAMBHAI KAMLABEN WD/O MOTIBHAI PARSOTTAMBHAI TAAKORBHAI MOTIBHAI VIJAYBHAI CHANDUBHAI MANJULABEN CHANDUBHAI RASMIKABEN CHANDUBHAI AMBUBHAI MOTIBHAI KANUBHAI MOTIBHAI SHANTILAL MOTIBHAI LALIBEN MOTIBHAI BADHARSANG RANCHHOD	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
791	X-OBJ/24/2011	22/04/2018	HEIRS OF SAMSUDIN GULAM HAJI BEGAM SAMSUDIN HAMIRUDDIN SAMSUDIN AMIRUDDIN SAMSUDIN IQBAL SAMSUDIN	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	

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792	X-OBJ/25/2011	22/04/2018	HEIRS OF VASANTBHAI CHHAGANBHAI LAKSHMIBEN WD/O VASANTBHAI CHHAGANBHAI KANCHANBEN D/O VASANTBHAI CHHAGANBHAI AMBABEN D/O VASANTBHAI CHHAGANBHAI KAMLABEN D/O VASANTBHAI CHHAGANBHAI NANSANGBHAI VASANTBHAI MANSANG VASANTBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
793	X-OBJ/26/2011	22/04/2018	BHIMSANG JIBHAI DHARMA KABHAI JIBHAI DHARMA JAGDISHBHAI JIBHAI DHARMA	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
794	X-OBJ/27/2011	18/12/2015	HEIRS OF KASHIBEN KHODABHAI SHARDABEN D/O KASHIBHAI MANGIBEN D/O KASHIBEN KHODABHAI KANUBHAI S/O MANIBHAI KHODABHAI SHANTILAL S/O MANIBHAI KHODABHAI BHIKHIBEN D/O MANIBHAI KHODABHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
795	X-OBJ/28/2011	08/07/2017	MANGALBHAI MAHIJIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	

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796	X-OBJ/29/2011	08/07/2017	ARVINDBHAI AMBALALBHAI BHAGVANBHAI LALLUBHAI MUFATBHAI ZAVERBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
797	X-OBJ/30/2011	22/04/2018	HEIRS OF SOMABHAI PARSOTTAMBHAI DINESHBHAI SOMABHAI PATEL MINABEN D/O SOMABHAI PATEL HEMLATABEN WD/O HASMUKHBHAI SOMABHAI MAYANK HASMUKHBHAI RAKESH HASMUKHBHAI VIKASHBHAI HASMUKHBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD.	
798	X-OBJ/31/2011	08/07/2017	IMMAMUDDIN AKBARMIYA	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	
799	X-OBJ/32/2011	18/12/2015	SOMABHAI PARSOTTAMBHAI DINESHBHAI SOMABHAI BHAILALBHAI PARSOTTAMBHAI BHASKARBHAI BHAILALBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
800	X-OBJ/33/2011	08/07/2017	VASANTBHAI CHHAGANBHAI LAXMIBEN WD/O VASANTBHAI NANSANGBHAI VASANBHAI MANSANGBHAI VASANTBHAI KANCHANBEN VASANTBHAI AMBABEN VASANTBHAI KAMLABEN VASANTBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	
801	X-OBJ/35/2011	18/12/2015	IBRAHIM ISE KADU'S ADMINISTRATOR ADAM ISE	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	
802	X-OBJ/36/2011	08/07/2017	ISMAIL VALI UMAR PATEL FATMABEN WD/O ISMAILBHAI MAHMADBHAI ISMAIL VALIBHAI IBRAHIM ISMAIL VALIBHAI MUSABHAI VALI UMAR PATEL	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	
803	X-OBJ/37/2011	18/12/2015	MOTIBHAI PARSOTTAMBHAI BADHARBHAI RANCHHODBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
804	X-OBJ/38/2011	18/12/2015	MUSABHAI VALIBHAI UMAR ISMAIL VALIBHAI UMAR FATMABEN W/O ISMAILBHAI MAHMADBHAI ISMAIL VALIBHAI IBRAHIM ISMAIL VALIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	
805	X-OBJ/40/2011	08/07/2017	NAGJIBHAI SHANKARLAL THRO'SAVJIBHAI DHURSANGBHAI DHANIBEN SHANKARLAL THRO'SAVJIBHAI DHURSANGBHAI BHANUMATIBEN SHANKARLAL THRO'SAVJIBHAI DHURSANGBHAI RAMESHBHAI PATANWADAI NATVARBHAI SAVJIBHAI PATANWADAI BHIKHIBEN SAVJIBHAI PATANWADAI MINABEN SAVJIBHAI PATANWADAI MADHUBEN SAVJIBHAI PAANWADAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH SARDAR SAROVAR NARMADA NIGAM LTD	
806	X-OBJ/41/2011	23/03/2011	BHAILA NARSINGH KOLI	MR DF AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER EXECUTIVE ENGINEER	MR BC PATEL
807	X-OBJ/44/2011	08/07/2017	PATEL GANPATBHAI PITAMBERBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
808	X-OBJ/45/2011	09/09/2017	PATEL ISHWARBHAI KUNVARJIBHAI DECD. THRO' HEIRS TRIKAMBHAI ISHWARBHAI AMRUTBHAI ISHWARBHAI MINOR JITENDRA AMRUTBHAI MINOR ANKIT AMRUTBHAI MADHUBEN @ MANJULABEN AMRUT- BHAI VASUDEVBHAI ISHWARBHAI MANJULABEN ISHWARBHAI HANSABEN ISHWARBHAI SUNDERBEN ISHWARBHAI	MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
809	X-OBJ/46/2011	09/09/2017	CHANDULAL KUNVARJIBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
810	X-OBJ/47/2011	08/07/2017	PATEL AMRUTLAL PITAMBERDAS	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
811	X-OBJ/48/2011	08/07/2017	GOVINDBHAI HARIBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
812	X-OBJ/49/2011	09/09/2017	VANMALIBHAI GOGJIBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
813	X-OBJ/50/2011	08/07/2017	NAGJIBHAI RAGHABHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
814	X-OBJ/51/2011	09/09/2017	PATEL CHHAGANBHAI RAGHABHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK

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815	X-OBJ/52/2011	09/09/2017	LABHUBEN TRBIBHOVANBHAI'S P.A. TRIBHOVANBHAI GORDHANBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
816	X-OBJ/53/2011	08/07/2017	PATEL NATVARBHAI KUNVARJIBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
817	X-OBJ/54/2011	08/07/2017	PATEL BHAGVANBHAI PITAMBERBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
818	X-OBJ/55/2011	09/09/2017	PATEL GOVINDBHAI SHANKARBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
819	X-OBJ/56/2011	08/07/2017	HEIRS OF DECD. BALDEVBHAI PITAMBERBHAI KAILASHBEN BALDEVBHAI MINOR BHAGAVATIBEN BALDEVBHAI MINOR GAUTAM BALDEVBHAI MINOR BHAVESH BALDEVBHAI	MS AMRITA AJMERA MS AMRITA AJMERA; NOTICE SERVED MS AMRITA AJMERA; NOTICE SERVED MS AMRITA AJMERA; NOTICE SERVED MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
820	X-OBJ/57/2011	08/07/2017	PATEL MAGANBHAI PITAMBERBHAI KAILASHBEN BALDEVBHAI BHAGAVATIBEN BALDEVBHAI GAUTAM BALDEVBHAI SAGIR BHAVESH BALDEVBHAI	MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
821	X-OBJ/58/2011	09/09/2017	GANESHBHAI VASHRAMBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
822	X-OBJ/59/2011	09/09/2017	KADVIBEN LAVAJIBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
823	X-OBJ/60/2011	09/09/2017	GOPALBHAI VASHRAMBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
824	X-OBJ/61/2011	09/09/2017	MAGANBHAI VASHRAMBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
825	X-OBJ/62/2011	09/09/2017	KALYANBHAI PARSOTTAMBHAI ON BEHALF OF LALJIBHAI KALYANBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
826	X-OBJ/63/2011	09/09/2017	DEVRAJBHAI PARSHOTTAMBHAI SINCE DECD. THROUGH HEIRS BHIKHABHAI DEVRAJBHAI TAPUBHAI DEVRAJBHAI KANJIBHAI DEVRAJBHAI DHANJIBHAI DEVRAJBHAI	MS AMRITA AJMERA MS AMRITA AJMERA; NOTICE SERVED MS AMRITA AJMERA; NOTICE SERVED MS AMRITA AJMERA; NOTICE SERVED MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
827	X-OBJ/64/2011	09/09/2017	VIRJIBHAI BHIKHABHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
828	X-OBJ/65/2011	09/09/2017	POTBEN VASHRAMBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
829	X-OBJ/66/2011	09/09/2017	AMBARAMBHAI NATHUBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER RULE NOT RECD BACK
830	X-OBJ/69/2011	07/07/2011	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	MR GM AMIN	PATEL BHAGWANBHAI BHIMJIBHAI OFFICER ON SPECIAL DUTY	
831	X-OBJ/70/2011	07/07/2011	GUJARAT INDUSTRIAL CORPORATION	MR GM AMIN	CHATURBHUJ DHIRAJLAL PATEL PARSOTTAM DHIRAJLAL PATEL OFFICER ON SPECIAL DUTY	

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832	X-OBJ/71/2011	07/07/2011	G.I.D.C., AHMEDABAD.	MR GM AMIN; MR MG NAGARKAR	GHANSHYAMBHAI KRUPAWALA OFFICER ON SPECIAL DUTY RATNAKAR BUILDING	
833	X-OBJ/72/2011	16/06/2014	DEPUTY GENERAL MANAGER	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR THAKORE DHULAJI SHIVAJI	
834	X-OBJ/73/2011	16/06/2014	DEPUTY GENERAL MANAGER	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR THAKORE MEERAJI GOBARJI	
835	X-OBJ/74/2011	16/06/2014	DEPUTY GENERAL MANAGER	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR THAKORE KUNWARJI PUNJAJI	
836	X-OBJ/75/2011	16/06/2014	DEPUTY GENERAL MANAGER	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR THAKORE BALAJI BAVAJI	
837	X-OBJ/76/2011	16/06/2014	DEPUTY GENERAL MANAGER	MARSHALL & ASSOCIATES	SPECIAL LAND ACQUISITION OFFICER & DEPUTY COLLECTOR THAKORE JENAJI DETARJI	
838	X-OBJ/78/2011	29/08/2013	UNITED INDIA INSURANCE CO.LTD	MR.HIREN M MODI	VARSHABEN VASANTBHAI PATEL DRASHITABEN VASANTBHAI PATEL (MINOR) THRO' VARSHABEN PATEL DAHYABHAI AMBALAL PATEL TARABEN DAHYABHAI PATEL TRIKAMBHAI NARANBHAI RATHODIYA JAGDISHBHAI PATEL	
839	X-OBJ/79/2011	05/12/2011	SHANTILAL GANGARAM PATEL RAMESHBHAA BHAVGIR GOSAI NEW INDIA ASSURANCE CO.LTD SAVAAD JETHABHAI MER VEJABHAI J GODHALIA NEW INDIA INSURACANCE CO.LTD SEKUNSINH BAVASINH NEW INDIA INSURANCE CO.LTD	MR BR SHAH MR BR SHAH MR BR SHAH; MR SANDIP C SHAH MR BR SHAH MR BR SHAH MR BR SHAH MR BR SHAH MR BR SHAH	KUM JANKHNA RATILAL NAIK	MR AS TRIVEDI; MR VASANTS SHAH

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840	X-OBJ/84/2011	05/05/2011	KAMINIBEN WD/O ASHOKBHAI CHANDRASHANKAR VYAS SWETABEN ASHOKBHAI VYAS KRUNALIBEN ASHOKBHAI VYAS MINOR CHIRAGKUMAR ASHOKBHAI VYAS	MR DN PANDYA MR DN PANDYA MR DN PANDYA MR DN PANDYA	ABDULHASAN ZAHAR ANSARI FAKRE ALAMKHAN A KHAN ORIENTAL INSURANCE COMPANY LIMITED	 MR SHALIN N MEHTA
841	X-OBJ/85/2011	03/05/2011	GHELABHAI CHHAGANBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
842	X-OBJ/86/2011	03/05/2011	RAMBHABEN KESHABHAI DECEASED THROUGH LEGAL HEIRS AMARSHIBHAI KESHABHAI & OTHERS	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
843	X-OBJ/87/2011	03/05/2011	KARSHANBHAI JETHABHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
844	X-OBJ/88/2011	03/05/2011	PRANLAL KHUSHALDAS PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
845	X-OBJ/89/2011	03/05/2011	BALDEVBHAI VANMALIDAS PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
846	X-OBJ/90/2011	03/05/2011	VASUDEV VANMALIBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
847	X-OBJ/91/2011	03/05/2011	CHHAGANBHAI GOGJIBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
848	X-OBJ/92/2011	03/05/2011	PATEL GANESHBHAI KALYANBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
849	X-OBJ/93/2011	03/05/2011	LAKHMANBHAI THOBHANBHAI DECEASED THROUGH LEGAL HEIRS GANDALAL LAKHMANBHAI & OTHERS	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
850	X-OBJ/94/2011	03/05/2011	PATEL PRABHUBHAI JETHABHAI DECEASED THROUGH LEGAL HEIRS RASIKBHAI PRABHUBHAI & OTHERS	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
851	X-OBJ/95/2011	03/05/2011	CHATURBHAI RAGHARJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
852	X-OBJ/96/2011	03/05/2011	BABULAL MAHDEVBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
853	X-OBJ/97/2011	03/05/2011	KARIMKHAN SHAHIDKHAN	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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854	X-OBJ/98/2011	03/05/2011	HUSANKHAN UMARKHAN	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
855	X-OBJ/99/2011	03/05/2011	KARIMKHAN SHAIDKHAN MALAK	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
856	X-OBJ/100/2011	03/05/2011	GANDABHAI CHHAGANBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
857	X-OBJ/101/2011	03/05/2011	PATEL HIRJIBHAI DAVJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
858	X-OBJ/102/2011	03/05/2011	PATEL HIRJIBHAI DEVJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
859	X-OBJ/103/2011	03/05/2011	HEIRS OF DECEASED GANDABHAI BACHARBHAI RATILAL GANDABHAI	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
860	X-OBJ/104/2011	03/05/2011	POPATBHAI PRANLAL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
861	X-OBJ/105/2011	03/05/2011	SHIVABHAI JADAVJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
862	X-OBJ/106/2011	03/05/2011	KARIMKHAN SHAHIDKHAN	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
863	X-OBJ/107/2011	03/05/2011	RAMNIKLAL MADHAVJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
864	X-OBJ/108/2011	03/05/2011	HEIRS OF DECEASED JARAMBHAI VALJIBHAI BHAGVANBHAI JERAMBHAI	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
865	X-OBJ/109/2011	03/05/2011	KARIMKHAN SHAIDKHAN	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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866	X-OBJ/110/2011	03/05/2011	NAVINCHANDRA GANESHBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
867	X-OBJ/111/2011	03/05/2011	HEIRS OF DECEASED AJAJI NATHAJI ABDULKHAN AJAJI	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
868	X-OBJ/112/2011	03/05/2011	RAMESHKUMAR RUGNATHBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
869	X-OBJ/113/2011	03/05/2011	HEIRS OF DECEASED BACHUBHAI VALJIBHAI KARSANBHAI BACHUBHAI	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
870	X-OBJ/114/2011	03/05/2011	POPATBHAI PRANLAL PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
871	X-OBJ/115/2011	03/05/2011	SAHABKAHN MAMDAJI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
872	X-OBJ/116/2011	03/05/2011	LALJIBHAI POPATBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
873	X-OBJ/117/2011	03/05/2011	PATEL GANESHBHAI JETHABHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
874	X-OBJ/118/2011	03/05/2011	DECEASED AMRUTLAL KHODIDAS THROUGH LEGAL HEIRS SASHIKANT AMRUTLAL UPADHYAY	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
875	X-OBJ/119/2011	03/05/2011	DECEASED PATEL PRABHUBHAI JETHABHAI THROUGH LEGAL HEIRS PATEL RASIKLAL PRABHUBHAI	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
876	X-OBJ/120/2011	03/05/2011	SHIVAJI RANAJI MALAK	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
877	X-OBJ/121/2011	03/05/2011	PATEL TALSHIBHAI KARAMSHI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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878	X-OBJ/122/2011	03/05/2011	RAMATKHAN BANAJI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
879	X-OBJ/123/2011	03/05/2011	CHICHIBEN NAGARBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
880	X-OBJ/124/2011	03/05/2011	KALYANBHAI VALJIBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
881	X-OBJ/125/2011	03/05/2011	PATEL DALSUKHBHAI DEVJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
882	X-OBJ/126/2011	03/05/2011	DECEASED BHAGVANBHAI KUBERBHAI THROUGH LEGAL HEIRS RASIKBHAI BHAGVANBHAI	MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
883	X-OBJ/127/2011	03/05/2011	ADAMJI LAKHAJI MALAK	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
884	X-OBJ/128/2011	03/05/2011	PATEL KAVELBHAI CHHAGANBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
885	X-OBJ/129/2011	03/05/2011	JIVAJI SHABKHAN	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
886	X-OBJ/130/2011	03/05/2011	PATEL KAMLABEN PRANLAL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
887	X-OBJ/131/2011	03/05/2011	KAVELBHAI DEVJIBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
888	X-OBJ/132/2011	03/05/2011	GORDHANBHAI CHATURBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
889	X-OBJ/133/2011	03/05/2011	PATEL DHANJIBHAI VALJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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890	X-OBJ/134/2011	03/05/2011	UPADHYAY SHASHIKANT AMRUTLAL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
891	X-OBJ/135/2011	03/05/2011	DECEASED LAXMANBHAI THOBHANBHAI THROUGH LEGAL HEIRS GANDABHAI LAXMANBHAI JAYANTIBHAI LAXMANBHAI	MR MD VAKIL MR MD VAKIL MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER
892	X-OBJ/136/2011	03/05/2011	BACHARBHAI VALABHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
893	X-OBJ/137/2011	05/05/2011	PASCHIM GUJARAT VIJ COMPANY LIMITED, THROUGH CHIEF ENGINEER	MR DIPAK R DAVE	LEGAL HEIR OF MAHESH TRIKAMBHAI BHADRA, USHABEN WD/O MAHESH	MR PREMAL S RACHH
894	X-OBJ/138/2011	09/05/2011	JETHABHAI DEVABHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
895	X-OBJ/139/2011	09/05/2011	GANESHBHAI AMARABHAI DECEASED THROUGH RATILAL GANESHBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
896	X-OBJ/140/2011	09/05/2011	RASIKBHAI RADHAVJIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
897	X-OBJ/141/2011	09/05/2011	TRIBHOVANBHAI CHHAGANBHAI DECEASED THROUGH KUVARBEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
898	X-OBJ/142/2011	09/05/2011	NATHABHAI AMTHABHAI DECEASED THROUGH NAGARBHAI NATHABHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
899	X-OBJ/143/2011	09/05/2011	MAGANBHAI GANESHBHAI DECEASED THROUGH PURIBEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
900	X-OBJ/144/2011	09/05/2011	MOHANBHAI LAXMANBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
901	X-OBJ/145/2011	09/05/2011	MAGANBHAI GANESHBHAI DECEASED THROUGH PURIBEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
902	X-OBJ/146/2011	09/05/2011	JAGJIVANBHAI MAGANBHAI DECEASED THROUGH RASIKBHAI JAGJIVAN	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
903	X-OBJ/147/2011	09/05/2011	DHANSHYAMBHAI AMRUTBHAI PANCHHOLI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
904	X-OBJ/148/2011	09/05/2011	PRANLAL AMBARAM DECEASED THROUGH DIVALIBEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
905	X-OBJ/149/2011	09/05/2011	PRANLAL AMBARAMBHAI DECEASED THROUGH DIVALIBEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
906	X-OBJ/150/2011	09/05/2011	BALDEVBHAI SANKERBHAI DECEASED THROUGH KANTABEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	

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907	X-OBJ/151/2011	09/05/2011	GAURIBEN NARANBHAI, GUARDIAN OF PRAVINKUMAR	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
908	X-OBJ/152/2011	09/05/2011	GORDHANBHAI BHAGVANBHAI DECEASED THROUGH KASHIBEN (WIDOW)	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
909	X-OBJ/153/2011	09/05/2011	THAKERSHIBHAI VALJIBHAI PATEL	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
910	X-OBJ/154/2011	09/05/2011	ISHWARBHAI CHATURBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
911	X-OBJ/155/2011	09/05/2011	BHAGVANBHAI PRABHUBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
912	X-OBJ/156/2011	09/05/2011	PATEL MAHDEVBHAI AMERSHIBHAI	MR MD VAKIL	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	
913	X-OBJ/157/2011	14/03/2019	NATIONAL INSURANCE COMPANY	MR.HIREN M MODI	MINAKUMARI WD/O RANJITSINH JUGAJI VAGHELA PRIYA RANJITSINH VAGHELA HEMENDRA RANJITSINH VAGHELA JINAL CHEMICALS PVT LTD DAHYABHAI BABUBHAI CHAUDHARI UNITED INDIA INSURANCE CO LTD	
914	X-OBJ/158/2011	09/05/2011	VALIBEN VALJIBHAI KANCHANBEN VALJIBHAI (DAUGHTER) KAMLABEN VALJIBHAI (DAUGHTER)	MR MD VAKIL MR MD VAKIL MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
915	X-OBJ/159/2011	09/05/2011	BHARATBHAI GORDHANBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
916	X-OBJ/160/2011	09/05/2011	BHAVJIBHAI BECHARBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
917	X-OBJ/161/2011	09/05/2011	PATEL KHUSHALBHAI RAMJIBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
918	X-OBJ/162/2011	09/05/2011	PATEL AMRUTBHAI MOHANBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
919	X-OBJ/163/2011	09/05/2011	PATEL AMRUTLAL MOHANLAL	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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920	X-OBJ/164/2011	09/05/2011	PATEL AMRUTBHAI RAVJIBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
921	X-OBJ/165/2011	09/05/2011	UMARKHAN LAKHAJI MALAK	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
922	X-OBJ/166/2011	09/05/2011	PATEL CHATURBHAI NARYANBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
923	X-OBJ/167/2011	09/05/2011	KAHERKHAN KARANJI MALAK	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
924	X-OBJ/168/2011	09/05/2011	JIVANBHAI RAMJIBHAI PATEL	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
925	X-OBJ/169/2011	09/05/2011	RAHIMKHAN RAMATKHAN	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
926	X-OBJ/170/2011	09/05/2011	JEMALJI DOHAJI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
927	X-OBJ/171/2011	09/05/2011	MALEK RASULKHAN VISAJI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
928	X-OBJ/172/2011	09/05/2011	AMTHUBHAI GAGJIBHAI LALITABEN WD/O CHANDUBHAI AMTHUBHAI	MR MD VAKIL MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
929	X-OBJ/173/2011	09/05/2011	DALABHAI LAVJIBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
930	X-OBJ/174/2011	09/05/2011	PATEL KANTIBHAI KESHAVJIBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
931	X-OBJ/175/2011	09/05/2011	LALJIBHAI KUNVERJIBHAI	MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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932	X-OBJ/176/2011	09/05/2011	PITAMBERBHAI RAMJIBHAI CHANDRAKANT PITAMBERBHAI & OTHERS	MR MD VAKIL MR MD VAKIL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
933	X-OBJ/184/2011	22/04/2018	JESANGBHAI KABHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOGNA)	GOVERNMENT PLEADER
934	X-OBJ/185/2011	08/07/2017	IBRAHIM ISE KADU	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOGNA)	GOVERNMENT PLEADER
935	X-OBJ/186/2011	22/04/2018	ISMAIL VALI UMARJI MUSA VALI UMARJI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOGNA)	GOVERNMENT PLEADER
936	X-OBJ/187/2011	08/07/2017	MUSA VALI UMARJI ISMAIL VALI UMARJI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOGNA)	GOVERNMENT PLEADER
937	X-OBJ/188/2011	22/04/2018	SAVJIBAHI DHURSANGBHAI THRO.HEIRS RAMESHBHAI S PATANVADIA MINABEN SAVJIBHAI NATVARBHAI SAVJIBHAI PAVA BHIKHIBEN SAVJIBHAI ICHHABEN SAVJIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOGNA)	GOVERNMENT PLEADER

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938	X-OBJ/189/2011	08/07/2017	DAOODBHAI MUSE MUNAF DAOOD MUSE JORABEN DAOOD MUSE IQBAL DAOOD MUSE NAZMA DAOOD MUSE SALIM DAOOD MUSE	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
939	X-OBJ/190/2011	22/04/2018	ADAM MUSA UMAR	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
940	X-OBJ/191/2011	08/07/2017	PATEL VINAY KANT J	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
941	X-OBJ/192/2011	22/04/2018	HARIBHAI CHHGANBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
942	X-OBJ/193/2011	08/07/2017	KAMLESHKUMAR ARVIND, MINOR VISMAY KUMAR' GUARDIAN KIRANBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
943	X-OBJ/194/2011	08/07/2017	PATEL RAMANBHAI SHAMALBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
944	X-OBJ/195/2011	22/04/2018	AMINABEN SULEMAN	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER

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945	X-OBJ/197/2011	08/07/2017	DINESHBHAI RANCHHODBHAI GIRISHBHAI RANCHHODBHAI ASHOKBHAI RANCHHODBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
946	X-OBJ/198/2011	22/04/2018	YAQUB ADAM BAGAS	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
947	X-OBJ/199/2011	22/04/2018	YAQUB VALI'S POWER OF ATTORNEYHOLDER VALI MOHAMMAD	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
948	X-OBJ/201/2011	08/07/2017	ADAMVALI AHMAD SULEMAN ISMAILVALI AHMAD SULEMAN SIRAJVALI AHMED SULEMAN BASIRVALI AHMAD SULEMAN ABDUL MAZIDVALI AHMED	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER
949	X-OBJ/202/2011	08/07/2017	VALI AHMAD MUSA ISMAIL	MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT EXECUTIVE ENGINEER (NARMADA YOJNA)	GOVERNMENT PLEADER

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950	X-OBJ/206/2011	13/06/2014	CHANDRAKISHOR KANTILAL VAIDA THE STATE OF GUJARAT THRO' CHIEF SECRETORY ADMINISTRATOR	MR SHIRISH JOSHI	HEIRS OF DECD. BABULAL VITTHALDAS SMT. SHANTABEN BABULAL CHANDRAVADAN BABULAL DAHYALAL BABULAL HEIRS OF DECD. NANDLAL VITTHALDAS THAKER SMT. MANJULABEN NANDLAL MANHARLAL NANDLAL DHARMENDRA NANDLAL MAYUR NANDLAL PRADIP NANDLAL HASMUKHBEN KRUSHNALAL RANJAN"RATNABEN" JYOTENDRA HEIRS OF DECD. RAMNIKLAL VITTHALDAS PRAMILABEN RAMNIKLAL PUJARI SURENDRA RAMNIKLAL PUJARI VIJAY RAMNIKLAL PUJARI CHAITANYA RAMNIKLAL PUJARI DIPAK RAMNIKLAL PUJARI JIGNESH RAMNIKLAL PUJARI BHAVNA RAMNIKLAL PUJARI KRUPA RAMNIKLAL PUJARI	 NANAVATI & NANAVATI NANAVATI & NANAVATI NANAVATI & NANAVATI NANAVATI & NANAVATI NANAVATI & NANAVATI NANAVATI & NANAVATI MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER MR GOVINDLAL THAKER NANAVATI & NANAVATI NANAVATI & NANAVATI NANAVATI & NANAVATI

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951	X-OBJ/209/2011	21/02/2018	HEIRS OF CHUNILAL JESANG KARSANBHAI CHUNILAL RESAMBEN WD/O KARSANBHAI CHUNILAL HARJIBHAI KARSANBHAI BHIL RAIJIBHAI KARSANBHAI BHIL SAVITABEN D/O KARSANBHAI CHUNILAL MANSINGBHAI KARSANBHAI BHIL CHIMANBHAI KARSANBHAI BHIL DADUBHAI KARSANBHAI BHIL NARPATBHAI KARSANBHAI BHIL	MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR MS ARATI P MAJMUNDAR	STATE OF GUJARAT SPL.LAQ OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
952	X-OBJ/213/2011	24/08/2011	RANJAN CONSTRUCTION CO RAVJIBHAI NARANBHAI PATEL BALDEVBHAI CHELDAS -DELETED BHUPENDRABHAI AMBALAL PATEL DAYABHAI CHUNILAL PATEL	(MR SB VAKIL) (MR SB VAKIL) (MR SB VAKIL) (MR SB VAKIL)	SWAMI GUNATITNAGAR CO-OPERATIVE HOUSING SOCIETY LTD.	
953	X-OBJ/214/2011	05/08/2011	DEVJI MALABHAI	MR SHIRISH JOSHI	STATE OF GUJARAT	GOVERNMENT PLEADER
954	X-OBJ/215/2011	29/08/2011	ARVIND ANAND SHEVDE		VASANT NAGESHWAR SHRIDHARE DATTATRAY PANDURANG NANDURBARKER PRABHAKER MADHAVRA JAMBHEKAR CHARITY COMMISSIONER GUJARAT STATE	
955	X-OBJ/216/2011	11/07/2018	ORIENTAL INSURANCE COMPANY LTD	MR RITURAJ M MEENA	BALUBEN CHANDUBHAI VALMIK KOKILABEN CHANDUBHAI VALMIK NARESHBHAI CHANDUBHAI VALMIK VIJAYKUMAR CHANDUBHAI VALMIK JITENDRA KUMAR BHAGVANDAS VERMA [DISMISSED] RAJENDRASING B PARMAR	MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI DISMISSED FOR NON PROSECUTION RULE SERVED
956	X-OBJ/218/2011	14/07/2014	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	LALJIBHAI RAMBHAI SINCE DECD. THROUGH HEIRS BABUBHAI LALJIBHAI ARJANBHAI LALJIBHAI DILIPBHAI LALJIBHAI MOTIBEN LALJIBHAI	RULE SERVED MR NITIN M AMIN; RULE NOT RECD BACK MR NITIN M AMIN; RULE NOT RECD BACK RULE SERVED

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957	X-OBJ/221/2011	15/04/2015	BHOJABHAI AMARSHIBHAI AMARSHIBHAI AMTHUBHAI CHAMPABEN AMARSHIBHAI RAJUBHAI AMARSHIBHAI SOMABHAI AMARSHIBHAI DHIRUBHAI AMARSHIBHAI BHARATBHAI AMARSHIBHAI	MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA	DAJIBHAI BHPABHAI ZAKHVADIYA NATIONAL INSURANCE COMPANY LIMITED	RULE SERVED RULE SERVED
958	X-OBJ/223/2011	07/12/2011	KANTIBHAI SHANABHAI PATEL VIDULABEN KANITBHAI PATEL	MR AV NAIR MR AV NAIR	MAHENDRA B YADA ANILKUMAR JAISWAL ORIENTAL INSURANCE CO LTD. MUKTIBEN JITENDRABHAI PATEL PRAKRUTI JITENDRABHAI PATEL	MR GC MAZMUDAR; MR HG MAZMUDAR (MR PARESH M DARJI) (MR PARESH M DARJI)
959	X-OBJ/224/2011	30/01/2014	NEW INDIA ASSURANCE COMPANY LTD	MS MEGHA JANI	DHANUBEN WD/O BHIKHABHAI NATHUBHAI RATHOD MINOR KAJALBEN BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD MINOR SAGARBHAI BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD MINOR SONALBEN BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD MINOR SHRAVANBHAI BHIKHABHAI RATHOD, THROUGH DHANUBEN RATHOD NATHUBHAI GOPALBHAI RATHOD ZINIBEN NATHUBHAI RATHOD DHANSINH MOTISINH DARBAR	MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED RULE SERVED
960	X-OBJ/225/2011	08/02/2012	STATE OF GUJARAT	GOVERNMENT PLEADER	VITHALBHAI DAHYABHAI PATEL & CO.@ V D PATEL & CO.	MS MAYA N BHAVNANI
961	X-OBJ/228/2011	12/12/2011	MANJIBHAI KADVABHAI KOLI MADHUBEN RAJABHAI KOLI KADVABHAI MADHABHAI KOLI MANIBEN KADVABHAI KOLI	MS SEJAL K MANDAVIA MS SEJAL K MANDAVIA MS SEJAL K MANDAVIA MS SEJAL K MANDAVIA	POLABHAI MERAMANBHAI AHER KOLI KANABHAI MERAMANBHAI NATIONAL INSURANCE CO.LTD.	MS MEGHA JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
962	X-OBJ/229/2011	11/08/2011	PARBHUBHAI HIRABHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
963	X-OBJ/230/2011	11/08/2011	PANKAJBHAI DAYALBHAI BHAVESHKUMAR DAYALBHAI SHANTABEN DAYALBHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
964	X-OBJ/231/2011	11/08/2011	HEIRS OF KANKUBEN WD/O. NARSINHBHAI JASMATBHAI MOHANBHAI NARSINHBHAI MAGANBHAI NARSINHBHAI HIRABHAI NARSINHBHAI NATVERBHAI NARSINHBHAI KIKABHAI NARSINHBHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
965	X-OBJ/232/2011	11/08/2011	PANIBEN WD/O FAKIRBHAI CHHIMAKABHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER EXECUTIVE ENGINEER	
966	X-OBJ/233/2011	11/08/2011	SONABEN D/O. HIRABHAI WD/O. PARBHUBHAI VALABHAI,HER	(MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
967	X-OBJ/234/2011	11/08/2011	RAMILABEN WD/O. KESHABHAI HANSJIBHAI LAXMANBHAI KESHABHAI MAGANBHAI KESHABHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
968	X-OBJ/235/2011	11/08/2011	KHANDUBHAI RANCHHODBHAI PANKAJBHAI MANUBHAI SHAH	(MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
969	X-OBJ/236/2011	11/08/2011	HEIR OF CHHIMUBHAI MULCHANDBHAI FAKIRBHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
970	X-OBJ/237/2011	11/08/2011	CHIMKABHAI NANABHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
971	X-OBJ/238/2011	11/08/2011	HEIR OF DECD. RAMIBEN BALUBHAIPARBHU PAARSOTTAMBHAI BALUBHAI	(MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
972	X-OBJ/239/2011	11/08/2011	DINESHCHANDRA MAFATLAL MEHTA	(MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
973	X-OBJ/240/2011	11/08/2011	JAYVADAN RAMANIKLAL KAPADIA DINESH JERAMBHAI MAKANBHAI HEIR OF JERAMBHAI MAKANBHAI		SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	

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974	X-OBJ/241/2011	11/08/2011	HEIRS OF DECD. LALABHAI VALABHAI PRAVINBHAI LALABHAI HEIRS OF VALLAVBHAI LALABHAI GITABEN VIJAYBHAI IJARDAR DARSHANKUMAR VIJAYBHAI IJARDAR MINOR RIKITABEN VIJAYBHAI,HER GUARDIAN GITABEN VIJAYBHAI NARSINHBHAI LALABHAI MAHESHBHAI LALABHAI CHANDRESHBHAI LALABHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
975	X-OBJ/242/2011	11/08/2011	MOHANBHAI KACHARABHAI CHHABILDAS KACHARABHAI RAMANBHAI KACHARBHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
976	X-OBJ/243/2011	11/08/2011	MOHANBHAI KACHARABHAI CHHABILDAS KACHARBHAI RAMANBHAI KACHARABHAI	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	SPECIAL LAQ OFFICER, DEPUTY COLLECTOR EXECUTIVE ENGINEER DIVISION	
977	X-OBJ/244/2011	14/12/2011	KALPANABEN WD/O DR DINESHCHAN-DRA JAISINGLAL DOSHI MINOR SONVI DINESHCHANDRA DOSHI JESINGLAL SWARUPCHAND D0SHI	MR ARUN H MEHTA MR ARUN H MEHTA MR ARUN H MEHTA	GUJARAT STATE ROAD TRANSPORT CORPORATION ISMAILBHAI DAUDBHAI VORA	
978	X-OBJ/245/2011	16/04/2013	BHARATKUMAR MANIBHAI PATEL MUSABHAI ISMAILBHAI MULTANI	(MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH)	NEW INDIA ASSURANCE CO LTD	MS MEGHA JANI
979	X-OBJ/246/2011	31/01/2012	MINESHKUMAR PRADYUMAN SHAH ABDUL AMIRMIYA DIWAN, ST.DRIVER,	MR DN PANDYA	GUJARAT STATE ROAD TRANSPORT	MRS FALGUNI D PATEL
980	X-OBJ/247/2011	18/01/2012	UNITED INDIA INSURANCE CO.LTD.	(MR PV NANAVATI)	INDIRABEN VAKHATSINGH PARMAR JAYDIPSINGH VAKHATSINGH PARMAR BHAIRAVIBEN VAKHATSINGH PARMAR RAMSINGH GOKALBAWA PARMAR GANGABEN RAMSINGH PARMAR -DELETED AS DIED- JIGAR FAKHRUDDIN VOHRA GANPATBHAI DEVSINGH RATHWA	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM
981	X-OBJ/2/2012	23/02/2012	UNITED INDIA INS.CO.LTD.	MR DS CHAUHAN	PETHABHAI VIBHABHAI BHARWAD RATNABEN PETHABHAI BHARWAD GENERAL MANAGER SHRI NARANBHAI ARAJUNBHAI RATHOD	

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982	X-OBJ/3/2012	05/07/2018	DIPAKKUMAR HARISINH DABHI DHARMISHTHA HARISINH DABHI VIKRAMSINH HARISINH DABHI SHANTUBEN HARISINH DABHI	MR JINESH H KAPADIA; MR NV SOLANKI MR JINESH H KAPADIA; MR NV SOLANKI MR JINESH H KAPADIA; MR NV SOLANKI MR NV SOLANKI	GUJARAT STATE ROAD TRANSPORT CORPORATION RAJNIKANT CHHOTALAL JOSHI ASHOK SHANTILAL RAJDEV	MR HARDIK C RAWAL
983	X-OBJ/4/2012	14/07/2014	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	RAJGOR RAMJIBHAI BHOVANBHAI	MR NITIN M AMIN; RULE SERVED
984	X-OBJ/5/2012	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	JIVABHAI LAXMANBHAI SINCE DECD THROUGH HEIRS LALJIBHAI JIVABHAI DAYASHANKAR JIVABHAI JERAMBHAI JIVABHAI AMARBEN JIVABHAI THROUGH POA HARILAL JIVABHAI&BHAGAWANBHAI HARILAL JIVABHAI BHAGAWANBHAI JIVABHAI	RULE SERVED RULE SERVED MR NITIN M AMIN; RULE SERVED RULE SERVED RULE SERVED RULE SERVED
985	X-OBJ/6/2012	14/07/2014	STATE OF GUJARAT THROUGH SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	NATHABHAI RAJABHAI	MR NITIN M AMIN; RULE SERVED
986	X-OBJ/7/2012	27/01/2012	ORIENTAL INSURANCE CO. LTD	MR SANDIP C SHAH	SHANTABEN DEHYABHAI CHENVA ARJUNBHAI DLAPATSINGH RATHOD HATHIBHAI DHIRUBHAI PATEL C/O PATEL FALJIBHAI LALJIBHAI	
987	X-OBJ/8/2012	21/12/2015	NILESHKUMAR S/O BHAILALBHAI VARIYA HARSHABEN D/O BHAILALBHAI VARIYA	MR MA KHARADI MR MA KHARADI	UNITED INDIA INSURANCE COMPANY LTD., STATE OF GUJARAT THROUGH SECRETARY NATVARSINH K BIHOLA DECD THROUGH LRS MADHUBEN W/O NATVARSINH BIHOLA CHANDRASINH S/O NATVARSINH BIHOLA HITENDRA SINH S/O NATVARSINH BIHOLA	MR VIBHUTI NANAVATI; RULE SERVED GOVERNMENT PLEADER; RULE SERVED UNSERVED EXPIRED (R)

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988	X-OBJ/9/2012	12/12/2012	NATIONAL INSURANCE CO LTD.	MR DAKSHESH MEHTA	SHEELABEN W/O JAYESHBHAI RAMCHANDRA DAVE ARAPIT JAYESH DAVE MINOR MIRMIT JAYESH DAVE THRO'SHEELABEN W/O JAYESHBHAI DAVE VISHNUBHAI VALJIBHAI RABARI SARDAR SENA TRUST	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH
989	X-OBJ/10/2012	07/05/2012	KANTABEN VITHALDAS THACKER WD/O LATE SHRI VITHALDAS PREEETIBEN VITHALDAS THACKER RABIBEN VITHALDAS THACKER KAVITA VITHALDAS THACKER CHETAN VITHALDAS THACKER S/O LATE VITHALDAS THACKER, SHRI DEVRAKHI DEVAT RAVALIA M/S. CARGO MOTOR LTD. GALPADAR, TAL ANJAR KUTCH. THE NEW INDIA ASSRANCE CO.LTD. SMT. SNEHABEN SUNARDAS PAMANI	(MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH) MR MEHUL S SHAH; (MR SURESHM SHAH)	UNITED INDIA INSURANCE CO LTD.	(MR PV NANAVATI)
990	X-OBJ/11/2012	02/03/2012	VAISHALIBEN SHRIPALKUMAR @. PRASHANTKUMAR SHAH	MR KIRTIDEV R DAVE; MR RAHUL K DAVE	NEW INDIA ASSURANCE CO LTD PARBATBHAI SANGABHAI RABARI GUJARAT STATE ROAD TRANSPORT CORP.LTD. AJITBHAI NAGJIBHAI RABARI DRIVER JANTA ELECTRICAL STORE PROPRIETOR HASMUKHLAL N. SHAH	
991	X-OBJ/12/2012	08/07/2017	PATEL DILIPKUMAR MULJIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER

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992	X-OBJ/13/2012	08/07/2017	PATEL ISHWARBHAI BHAILALBHAI PATEL JITENDRABHAI RAMANBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER
993	X-OBJ/14/2012	22/04/2018	SHANTILAL BHAGWANBHAI KANUBHAI MOTIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
994	X-OBJ/15/2012	22/04/2018	MELABHAI CHHAGANBHAI MANIBEN CHHAGANBHAI AMBUBHAI CHHAGANBHAI SHIVABHAI CHHAGANBHAI RAMANBHAI CHHAGANBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
995	X-OBJ/16/2012	08/07/2017	GOVINDBHAI VITTHALBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
996	X-OBJ/17/2012	22/04/2018	JESANGBHAI CHHAGANBHAI REVABEN CHHAGANBHAI KASHIBEN CHHAGANBHAI GANGABEN CHHAGANBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
997	X-OBJ/18/2012	22/04/2018	HEIRS OF DECD. NANIYABHAI VAZIRBHAI ISHWARBHAI NANJIBHAI KASHIBEN NANJIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER

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998	X-OBJ/19/2012	22/04/2018	KRISHNABEN WD/O MELABHAI PASABHAI JAGDISHBHAI GEMABHAI HIMMATBHAI MELABHAI GEMABHAI MELABHAI DAHYABHAI MELABHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
999	X-OBJ/20/2012	22/04/2018	GOPALBHAI GABABHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
1000	X-OBJ/21/2012	22/04/2018	CHANDRASINH VIJAYSINH RAJ	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
1001	X-OBJ/23/2012	22/04/2018	RAMESHBHAI CHANDULAL	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
1002	X-OBJ/24/2012	08/07/2017	PARESHKUMAR MOHANBHAI PATEL	MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
1003	X-OBJ/25/2012	08/07/2017	KANSHIBHAI @ KAMALNAYAN MULJIBHAI SANJAY KAMALNAYAN PATEL'S POA KAMALNAYAN MULJIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
1004	X-OBJ/27/2012	08/07/2017	JETHABHAI HARIBHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER
1005	X-OBJ/28/2012	22/04/2018	DINESHBHAI JETHABHAI	MR P P MAJMUDAR; MR SP MAJMUDAR	SPL. LAND ACQ. OFFICER SARDAR SAROVAR NARMADA NIGAM LTD STATE OF GUJARAT	GOVERNMENT PLEADER

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1006	X-OBJ/29/2012	05/02/2015	UNITED INDIA INSURANCE COMPANY LTD	(MR MAULIK J SHELAT)	PRATIBHABEN WD/O AMULBHAI NAYAK MARISHA YATIN NAYAK ABHAY YATIN NAYAK BASIRALI AHMEDALI SAIYED AJAYKUMAR DASHRATHLAL CHOKSI	MR MC BAROT MR MC BAROT MR MC BAROT
1007	X-OBJ/38/2012	06/09/2019	NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR	UMESHBHAI BABULAL VAGHELA DHIRAJGIRI ISHWARGIRI GOSAI DHIRAJLAL ISHWARGIRI GOSAI NITESHGIRI DHIRAJGIRI GOSAI NITESHGIRI DHIRAJGIRI GOSAI	MR DIVYESH SEJPAL; RULE SERVED RULE SERVED RULE SERVED
1008	X-OBJ/39/2012	25/04/2012	RABABEN WD/O DANABHAI NARANBHAI MINOR BHARATBHAI DANABHAI BALDEVBHAI DANABHAI PANKHABEN WD/O NARANBHAI KARSANBHAI DAHABHAI NARANBHAI PATEL	MR ND GOHIL MR ND GOHIL MR ND GOHIL MR ND GOHIL MR ND GOHIL	NATIONAL INSURANCE CO LTD	
1009	X-OBJ/58/2012	13/02/2016	BAJAJ ALIANZ GENERAL INSURANCE COMPANY LIMITED	MR VIBHUTI NANAVATI	M/S PRABHAT HOSPITAL JAMABHAI LAXMANBHAI DHORECHA (SUTAR) ALKESHBHAI NAGARBHAI PATEL	 (MR PARESH M DARJI)
1010	X-OBJ/61/2012	25/03/2015	STATE OF GUJARAT THROUGH SECRETARY MAMLATDAR AND AGRICULTURE LANDS TRIBUNAL (GANOT)	GOVERNMENT PLEADER GOVERNMENT PLEADER	BABUBHAI VITTHALBHAI PATEL THROUGH POWER OF ATTORNEY	MR DILIP L KANOJIYA
1011	X-OBJ/64/2012	09/10/2013	PADHIYAR CHANDRAKANT DEVCHANDBHAI PADHIYAR PANKAJKUMAR DEVCHANDBHAI PADHIYAR BHARATKUMAR DEVCHANDBHAI PADHIYAR LALITKUMAR DEVCHANDBHAI PADHIYAR BALRAMBHAI BHARATKUMAR PADHIYAR MANAVBHAI LALITBHAI PADHIYAR SUCHITABEN CHANDRAKANTBHAI PADHIYAR URVASHIBEN PANKAJKUMAR	MR VIRAT G POPAT MR VIRAT G POPAT MR VIRAT G POPAT MR VIRAT G POPAT MR VIRAT G POPAT MR VIRAT G POPAT MR VIRAT G POPAT MR VIRAT G POPAT	DESAI MAGANBHAI CHELABHAI DESAI DASRATHBHAI MAGANBHAI DESAI HITESHBHAI MAGANBHAI	MR TUSHAR CHAUDHARY MR TUSHAR CHAUDHARY MR TUSHAR CHAUDHARY

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1012	X-OBJ/66/2012	28/06/2012	HEIRS OF KARSHANBHAI MANGABHAI VASAVA PARVATIBEN WD/O KARSHANBHAI VASAVA PALIBEN D/O KARSHANBHAI VASAVA RATANBEN D/O KARSHANBHAI VASAVA ANNABEN D/O KARSHANBHAI VASAVA VILASBEN D/O KARSHANBHAI VASAVA LAKHIBEN D/O KARSHANBHAI VASAVA	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER	GOVERNMENT PLEADER
1013	X-OBJ/68/2012	28/06/2012	HEIRS OF BHOJIBEN WD/O NATHABHAI MADHAVBHAI LAXMANBHAI NATHABHAI VASAVA BALUBHAI NATHABHAI VASAVA HEIRS OF MOHANBHAI NATHABHAI VASAVA BAJUBEN WD/O MOHANBHAI VASAVA RAMESHBHAI MOHANBHAI VASAVA KALIDAS MOHANBHAI VASAVA RAMJIBAHI MOHANBHAI VASAVA ISHWARBHAI NATHABHAI VASAVA BUDHABHAI NATHABHAI VASAVA TRIBHUVANBHAI NATHABHAI VASAVA CHANDABEN D/O NATHABHAI VASAVA SHIVBEN DESAIBHAI VASAVA LADUBEN DESAIBHAI VASAVA HETALBEN DESAIBHAI VASAVA	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER	GOVERNMENT PLEADER
1014	X-OBJ/69/2012	08/07/2017	ASHOKBHAI DEVAJIBHAI PATEL	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1015	X-OBJ/70/2012	08/07/2017	SHANTILAL BHAGWANBHAI KANUBHAI MOTIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER (MR NIRZAR S DESAI)
1016	X-OBJ/71/2012	08/07/2017	MOTISINH VAJESINH NATWARSINH VAJESINH	MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	

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1017	X-OBJ/72/2012	22/04/2018	AMBALAL JIVANBHAI PARMAR	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	(MR NIRZAR S DESAI)
1018	X-OBJ/73/2012	08/07/2017	CHANDRASHEKHAR JASVANTBHAI JASVANTBHAI BALUBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1019	X-OBJ/74/2012	08/07/2017	BHAGWANBHAI RANCHHODBHAI	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1020	X-OBJ/75/2012	08/07/2017	DILIPKUMAR MULJIBHAI	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1021	X-OBJ/76/2012	22/04/2018	DEVANGKUMAR KANUBHAI GAURANGKUMAR KANUBHAI SHARMILABEN KANUBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1022	X-OBJ/77/2012	22/04/2018	THAKORBHAI JANKIDAS LILABEN AMBALAL SADHU	MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1023	X-OBJ/78/2012	22/04/2018	KANTABEN SHAMALBHAI PATEL GHANSHYAMBHAI SHAMALBHAI PATEL RAJESHBHAI SHAMALBHAI PATEL	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	
1024	X-OBJ/79/2012	22/04/2018	SHANABHAIBHAI AMBALAL PATEL	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	
1025	X-OBJ/80/2012	08/07/2017	BHIKHABHAI MOHANBHAI	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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1026	X-OBJ/81/2012	08/07/2017	DAHYABHAI BHAGWANBHAI	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1027	X-OBJ/82/2012	08/07/2017	BHAILALBHAI CHHAGANBHAI	MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1028	X-OBJ/83/2012	08/07/2017	BHAILALBHAI CHHAGANBHAI MANIBEN DARUBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1029	X-OBJ/84/2012	08/07/2017	MELABHAI CHHAGANBHAI MANIBEN CHHAGANBHAI SHIVABHAI CHHAGANBHAI AMBUBHAI CHHAGANBHAI RAMANBHAI CHHAGANBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1030	X-OBJ/86/2012	08/07/2017	ARVINDBHAI AMBALAL BHAGVANBHAI LALLUBHAI MUFATBHAI ZAVERBHAI		SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1031	X-OBJ/87/2012	08/07/2017	MANGALBHAI MAHIJIBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER

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1032	X-OBJ/88/2012	08/07/2017	HEIRS OF MOTIBHAI PARSOTTANBHAI KAMLABEN WD/O MOTIBHAI PARSOTTAMBHAI THAKORBHAI MOTIBHAI VIJAYBHAI CHAMDUBHAI MOTIBHAI MANJUBEN CHANDUBHAI MOTIBHAI RASMIKABEN D/O CHANDUBHAI MOTIBHAI AMBUBHAI MOTIBHAI KANUBHAI MOTIBHAI SHANTILAL MOTIBHAI LILABEN MOTIBHAI BADHARSANG RANCHHODBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1033	X-OBJ/89/2012	08/07/2017	HEIRS OF MOTIBHAI PARSOTTAMBHAI KAMLABEN WD/O MOTIBHAI PARSOTTAMBHAI THAKORBHAI MOTIBHAI VIJAYBHAI CHANDUBHAI MOTIBHAI MANJUBEN CHANDUBHAI MOTIBHAI RASMIKABEN D/O CHANDUBHAI MOTIBHAI AMBUBHAI MOTIBHAI KANUBHAI MOTIBHAI SHANTILAL MOTIBHAI LILABEN MOTIBHAI		SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1034	X-OBJ/90/2012	08/07/2017	HEIRS OF KABHAI NATHABHAI BABUBHAI LABHAI NATHABHAI PRAVINBHAI PRABHATBHAI KABHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1035	X-OBJ/91/2012	08/07/2017	SHANTABEN D/O GALABHAI NAGJIBHAI		SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER

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1036	X-OBJ/92/2012	22/04/2018	KHUMANSANG BADHASANG	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1037	X-OBJ/93/2012	22/04/2018	BABUBHAI VALI AHMED		SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1038	X-OBJ/95/2012	24/02/2016	NEW INDIA ASSURANCE CO LTD.	MR SHALIN N MEHTA	DALUBEN KESHRIBHAI THACKER PRIYANKABEN KESHARIBHAI THACKER CHETANBHAI CHAMAJI GAJJAR HATESINH RANAJI SODHA JITUBHA HAMIRJI JADEJA SANJAYKUMAR KESHRIBHAI THACKER RITABEN KESHRIBHAI THACKER	(MR SURESHM SHAH) (MR SURESHM SHAH)
1039	X-OBJ/96/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	SAVITABEN BALUBHAI KHARADI KIRANKUMAR BALUBHAI KHARADI DINESHKUMAR BALUBHAI KHARADI CHANDRIKABEN BALUBHAI KHARADI SHAILESHKUMAR BALUBHAI KHARADI TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE COM. LTD	MR GC MAZMUDAR
1040	X-OBJ/97/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	NARMADABEN BHAILALBHAI SOLANKI ANJUBEN BHAILALBHAI SOLANKI ANITABEN BHAILALBHAI SOLANKI JAYENDRABHAI BHAILALBHAI SOLANKI TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO. LTD	MR GC MAZMUDAR

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1041	X-OBJ/98/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	KAILASHDEVI OMPRAKASH YADAV MINOR JITENDRAKUMAR OMPRAKASH YADAV MINOR PANKAJKUMAR OMPRAKASH YADAV MORALIDEVI THAVARSING YADAV TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR
1042	X-OBJ/99/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	ZURI RAMPRIT MISHRA TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR
1043	X-OBJ/100/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	VIJAYSINH HARISINH RAJPUT TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO. LTD	MR GC MAZMUDAR
1044	X-OBJ/101/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	JAGRUPSING S VARMA TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR
1045	X-OBJ/102/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	DHARMESHBHAI PUNAJI NINAM TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR
1046	X-OBJ/103/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	DATARAM RAJARAM PAVAR TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR
1047	X-OBJ/104/2012	22/08/2013	STATE OF GUJARAT THROUGH DIRECTOR GENERAL & INSPECTOR	GOVERNMENT PLEADER	PARMESHVAR GAYA PATHAK TRIKAMSING AMARSINH CHAUHAN NEW INDIA ASSURANCE CO LTD	MR GC MAZMUDAR
1048	X-OBJ/105/2012	18/10/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR MOHSIN M HAKIM	ZAINABBEN VALIULLA ZARIVAL FARHANA VALIULLA ZARIVALA TABASSUM VALIULLA ZARIVALA JOHRA VALIULLA ZARIVALA ABDUL RASULBHAI ZIYAUDDIN ZARIWALA HAJIYANT RUKIYABANU ABDULRASUL ZARIVALA MAHESHBHAI CHAUNDUBHAI RAJPUT	
1049	X-OBJ/107/2012	22/04/2018	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	H/O L R OF BHAVSANG KHUSHAL GANGABEN BHAVANSANG GUARDIAN	MR KM SHETH; RULE SERVED
1050	X-OBJ/108/2012	22/04/2018	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	JHAVERBHAI MANABHAI VASAVA	MR KM SHETH; RULE SERVED

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1051	X-OBJ/109/2012	26/06/2012	ORIENTAL INSURANCE CO LTD	MR RAJNI H MEHTA	BHAKULABEN MAHESHBHAI SHANTILAL BHATT MAHESHCHANDRA SHANTILAL BHATT BALDEVHAI KALABHAI DESAI G.S.R.T.C.	MR ARPIT A KAPADIA MR HARDIK C RAWAL
1052	X-OBJ/112/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED	QABARI KARAMSHI HARJIBHAI AMRATBHAI KARAMSHIBHAI JITABEN KARAMSHIBHAI DHIRAJIBHAI KARAMSHIBHAI BABUBEN KARAMSHIBHAI GHEMARBHAI KARAMSHIBHAI	 MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI
1053	X-OBJ/113/2012	12/12/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED	RABARI MOHANBHAI TALJABHAI	MR AV PRAJAPATI
1054	X-OBJ/116/2012	06/08/2015	GENERAL MANAGER - OIL & NATURAL GAS CORPORATION LIMITED	MR AJAY R MEHTA	SENMA MOHANBHAI DALABHAI HEIRS OF DECD. SENMA TAKHABHAI DALABHAI SENMA JOITIBEN TAKHABHAI SENMA BALDEVBHAI TAKHABHAI SENMA PRAHLADBHAI TAKHABHAI SENMA MAGANBHAI TAKHABHAI SENMA DINESHBHAI TAKHABHAI SPECIAL LAND ACQUISITION OFFICER	MR TEJAS P SATTA; RULE SERVED (MR A J PATEL); RULE SERVED (MR A J PATEL); RULE SERVED (MR A J PATEL); RULE SERVED (MR A J PATEL); RULE SERVED (MR A J PATEL); RULE SERVED RULE SERVED

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1055	X-OBJ/117/2012	18/12/2015	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER	SUTHAR HARGOVAN JECHAND-THRO' SUTHAR KAMLABEN GANPATLAL SUTHAR RAMAN HARGOVANDAS SUTHAR LAXMIBEN RAMANBHAI SUTHAR MAHENDRABHAI RAMANBHAI SUTHAR ASHWINBHAI RAMANBHAI SUTHAR DINESHKUMAR RAMANBHAI	MR KM SHETH; RULE UNSERVED MR KM SHETH MR KM SHETH; RULE UNSERVED MR KM SHETH; RULE UNSERVED MR KM SHETH; RULE UNSERVED MR KM SHETH; RULE UNSERVED
1056	X-OBJ/119/2012	10/02/2018	KANJIBHAI MANJIBHAI	MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED RULE SERVED
1057	X-OBJ/120/2012	09/09/2017	LEGAL HEIRS OF DECD. AMBARAMBHAI SHIVABHAI RAMBHABEN AMBARAMBHAI THOBHANBHAI AMBARAMBHAI CHANDUBHAI AMBARAMBHAI GORDHANBHAI AMBARAMBHAI JAGDISH AMBARAMBHAI	MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA MS AMRITA AJMERA	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED RULE SERVED
1058	X-OBJ/123/2012	08/07/2017	BALDEVBHAI NANJIBHAI	MS AMRITA AJMERA; NOTICE SERVED	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED RULE SERVED
1059	X-OBJ/125/2012	23/07/2012	PATEL AMTHALAL MOHANLAL AMTHIBEN WD/O PATEL AMTHALAL MOHANLAL BHAGWATIBEN D/O PATEL AMTHALALMOHANLAL MANJULABEN D/O PATEL AMTHALAL MOHANLAL CHAMPABEN D/O PATEL AMTHALAL MOHANLAL VISHNUBHAI AMTHALAL PATEL SPECIAL LAND OFFICER	MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA

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1060	X-OBJ/126/2012	23/07/2012	PATEL NAROTTAMBHAI JOITARAM SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1061	X-OBJ/127/2012	23/07/2012	PATEL DAHYABHAI DEVKARANDAS ALIAS DASHRATHBHAI SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1062	X-OBJ/128/2012	23/07/2012	PATEL MANILAL NANJIBHAI SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1063	X-OBJ/129/2012	23/07/2012	PATEL UJAMBHAI JOITARAM SINCE DECD. THRO' LRS PASHIBEN UJAMBHAI PATEL RANIBEN UJAMBHAI PATEL SHANTABEN UJAMBHAI PATEL PRAHLADBHAI UJAMBHAI PATEL BHAGVATIBEN UJAMBHAI PATEL NATUBHAI UJAMBHAI PATEL SINCE DECD. THRO' LRS RAMILABEN NATHUBHAI PATEL KAMLESH NATHBHAI PATEL SPECIAL LAND OFFICER	(MR A J PATEL) MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1064	X-OBJ/130/2012	23/07/2012	PATEL RATNABHAI JESANGBHAI SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1065	X-OBJ/131/2012	23/07/2012	PATEL HARGOVANBHAI SHIVRAMDAS SPECIAL LAND OFFICE	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1066	X-OBJ/132/2012	23/07/2012	PATEL NATHABHAI TULSIDAS SPECIAL LAND OFFICER	MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1067	X-OBJ/133/2012	23/07/2012	PATEL KHUSHALBHAI JOITARAM (DECESD THROU HEIRS) PATEL KANTABEN KHUSHALDAS PATEL MANIBEN KHUSHALDAS PATEL BHAGWANDAS KHUSHALDAS PATEL TRIBHOVANDAS KHUSHALDAS PATEL LILABEN KHUSHALDAS PATEL MAJULABAEN KHUSHALDAS SPECIAL LAND OFFICER	(MR A J PATEL) MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1068	X-OBJ/134/2012	23/07/2012	PATEL DASHRATHBHAI PRABHUDAS SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1069	X-OBJ/135/2012	23/07/2012	PATEL KANTILAL BHAGWANDAS SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA

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1070	X-OBJ/136/2012	23/07/2012	PATEL MANILAL MADHAVLAL SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1071	X-OBJ/137/2012	23/07/2012	PATEL JAYNTIBHAI HARGOVANDAS SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1072	X-OBJ/138/2012	23/07/2012	PATEL JAYANTIBHAI AMBARAM SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1073	X-OBJ/139/2012	23/07/2012	PATEL MAFATLAL MANGALDAS SPECIAL LAND OFFICEE	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1074	X-OBJ/140/2012	23/07/2012	PATEL VIRCHANDBHAI RAMABHAI PATEL RATILAL RAMABHAI SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1075	X-OBJ/141/2012	23/07/2012	MULCHANDBHAI ISHWARBHAI PATEL (DECD. THROU HEIRS) PATEL NARESHKUMAR MULCHANDDAS PATEL KANKUBEN MULCHANDDAS PATEL RAMILABEN LAXMANBHAI PATEL NAYANBEN MAHESHBHAI PATEL VARSHABEN MANOJKUMAR SPECIAL LAND OFFICER	MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1076	X-OBJ/142/2012	23/07/2012	PATEL KANTABEN PRABHUDAS SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1077	X-OBJ/143/2012	23/07/2012	BHAGWANBHAI BAJIDAS PATEL (DECED. THROU LEGAL HEIRS) PATEL NARSINHBHAI BHAGWANBHAI PATEL BABUBHAI BHAGWANBHAI SPECIAL LAND ACQUISITION	MR AN PATEL MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1078	X-OBJ/144/2012	23/07/2012	PATEL MANDAS PRABHUDAS SPECIAL LAND OFFICER	MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1079	X-OBJ/145/2012	23/07/2012	TRIBHOVANDAS AMBARMABHAI PATEL(DECD. THRO LEGAL HEIRS) PATEL GANGABEN TRIBHOVANDAS PATEL BHARATKUMAR TRIBHOVANDAS PATEL HASMUKHBHAI TRIBHOVANDAS PATEL KANTILAL TRIBHOVANDAS PATEL URMILABEN TRIBHOVANDAS PATEL CHANDRIKABEN TRIBHOVAN- DAS SPECIAL LAND OFFICER	(MR A J PATEL) MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL MR AN PATEL	IBP CO.LTD.	MR MI HAVA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
1080	X-OBJ/146/2012	23/07/2012	NATHALAL MOHANDAS (DECD. THRO LEGAL HEIRS) SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1081	X-OBJ/147/2012	23/07/2012	PATEL MOHANLAL PRABHUDAS (DECD THROU LEGAL HEIRS) SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1082	X-OBJ/148/2012	23/07/2012	NARAYANDAS SHIVRAMDAS PATEL DECD. THROU LEGAL HEIRS SPECIAL LAND OFFICER	MR AN PATEL	IBP CO.LTD.	MR MI HAVA
1083	X-OBJ/149/2012	22/04/2018	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	LEGAL HEIRS OF GOJIYABHAI RAMJIBHAI NIRUBEN DEVABHAI BALUBHAI @ BABUBHAI DEVABHAI SONABEN PRATAPBHAI DINESHBHAI PRATAPBHAI JAYESH PRATAPBHAI	MR KM SHETH
1084	X-OBJ/151/2012	06/09/2012	GUJARAT ELECTRICITY BOARD	MR AD OZA	N R THAKKAR	(MR SURESHM SHAH)
1085	X-OBJ/152/2012	10/09/2012	ALLAHARAKHA ASMALBHAI DECEASED. KALUBHAI ALLAHARAKHA IQBALBHAI ALLAHARAKHA YUSUF ALLAHARAKHA FATMABEN ALLAHARAKHA JUBEDABEN ALLAHARAKHA MUMTAJBEN ALLAHARAKHA MADINABEN ALLAHARAKHA IBRAHIM ALLAHARAKHA ZARINABEN ALLAHARAKHA AMINABEN MOHMAD ASMAL	 MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THRO' DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	
1086	X-OBJ/153/2012	10/09/2012	KARAMSHI BHAGVANBHAI LAXMANBHAI BHAGAVANBHAI GANGABEN BHAGAVANBHAI DEVIBEN BHAGAVANBHAI RAMIBEN WD/O BHAGAVANBHAI BHAIJIBHAI KARAMSHI BHAGAVANBHAI LAXMANBHAI BHAGAVANBHAI GANGABEN BHAGAVANBHAI DEVIBEN BHAGAVANBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	

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1087	X-OBJ/154/2012	10/09/2012	MULJIBHAI LAKHABHAI DECEASED. CHHITUBHAI MULJIBHAI RAMJIBHAI MULJIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	
1088	X-OBJ/155/2012	10/09/2012	ALLARAKHA ASMAL DECEASED. KALUBHAI ALLAHARAKHA IQBALBHAI ALLAHARAKHA YUSUF ALLAHARAKHA FATMABEN ALLAHARAKHA JUBEDABEN ALLAHARAKHA MUMTAJBEN ALLAHARAKHA MADINABEN ALLAHARAKHA IBRAHIM ALLAHARAKHA ZARINABEN ALLAHARAKHA AMINABEN MOHMED KHALIFA	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	
1089	X-OBJ/156/2012	10/09/2012	MANGALBHAI PRABHUDAS PRAJAPATIDECEASED. MOGHIBEN MANGALBHAI MINABEN MANGALBHAI KALPNABEN MANGALBHAI RAJENDRABHAI MANGALBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	
1090	X-OBJ/157/2012	10/09/2012	ALIBHAI MIYANJI RAJE DECEASED. RASULBHAI ALIBHAI SABIRABEN ALIBHAI RASULBHAI ALIBHAI KHALIFA	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEE	
1091	X-OBJ/159/2012	08/02/2019	JAGDISH AND COMPANY TARLABEN PRANLAL KHANDWALA @ TARLABEN MAHENDRAKUMAR SHAH	NOTICE UNSERVED NOTICE UNSERVED	BANK OF MAHARASHTRA	(MR A M VADERA)
1092	X-OBJ/160/2012	21/07/2016	HEIRS OF THAKORE KACHARAJI BHAGAJI SOMAJI KACHARAJI THAKORE FULAJI KACHARAJI THAKORE VADILAL KACHARAJI THAKORE	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	GENERAL MANAGER SPECIAL LAND ACQUISITION OFFICER	MARSHALL & ASSOCIATES GOVERNMENT PLEADER

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1093	X-OBJ/163/2012	22/02/2013	ORIENTAL INSURANCE COMPANY LTD	(MR MAULIK J SHELAT)	LEGAL HEIRS OF DECD. RANCHODBHAI CHATURBHAI GOLANI GEETABEN RANCHODBAHI GOLANI ALKABEN RANCHODBHAI GOLANI (MINOR) THRO' GEETABEN R GOLANI KAUSHAL RANCHODBHAI GOLANI(MINOR) THRO' GEETABEN R GOLANI CHATURBHAI RAMJIBHAI GOLANI TALUBEN CHATURBHAI GOLANI ATULBHAI DAHYABHAI RABARI (BHADKA) GAMBHIRSINH SAJJANSINH ZALA	MR KIRTIDEV R DAVE; MR RAHUL K DAVE MR KIRTIDEV R DAVE; MR RAHUL K DAVE MR KIRTIDEV R DAVE; MR RAHUL K DAVE
1094	X-OBJ/165/2012	05/10/2012	HEIRS OF DECD. DOCTOR BHARATBHAI BHAGWANJIBHAI GOHIL VARSHABEN BHARATBHAI GOHIL RAHUL DHRUMIL BHARATBHAI GOHIL KANTABEN BHAGWANJIBHAI GOHIL	MR PREMAL R JOSHI MR PREMAL R JOSHI MR PREMAL R JOSHI MR PREMAL R JOSHI	NATIONAL INSURANCE COMPANY MOHMAD ADRESHAN MOHMAD IRDISHKHAN PATHAN JAMNAGAR TRANSPORT COMPANY SUNIL BHAGWANJIBHAI GOHIL	MR DAKSHESH MEHTA
1095	X-OBJ/175/2012	27/07/2018	GANJ SHAHID @ BATAU SHAHID DARGAH MASJID & KABRASTAN MOHADALIA KASAMBHAI SHAIKH HASAMBHAI SULEMAN MANSURI KAMRUDDIN RAHIMGUL PATHAN YASINKHAN H PATHAN OLIASAB MEHBOOBSAB CHARITY COMMISSIONER RASULBHAI KARIMBHAI VORA ABDULKARIM GULAMHUSAIN MARFATIA RASULMIYA LALMIYA THAKOR MAHEBOOBKHAN HASANKHAN AMIRUDDIN SARFUDDIN SHAIKH AHMEDBHAI KARIMBHAI KURESHI ALABAX NURBHAI SHAIKH ANWAWRBHAI F SHAIKH ISLAMUDDIN BANUBHAI	MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT	PANAMA TEXTILES	MR BHUSHAN B OZA; RULE NOT RECD BACK

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1096	X-OBJ/176/2012	27/07/2018	GANJ SHAHID @ BATAU SHAHID DARGAH MASJID KABRASTAN TRUST HASAMBHAI SULEMAN MANSURI OLIASAB MEHBOOBSAB ISLAMUDDIN BANUBHAI SHAIKH MOHMADALI KASAMBHAI SHAIKH KAMRUDDIN RAHIMGUL PATHAN CHARITY COMMISSIONER RASULBHAI KARIMBHAI VORA ABDULKARIM GULAMHUSAIN MARFATIA RASULMIYA LALMIYA THAKOR MAHEBOOBKHAN HASANKHAN AMIRUDDIN SARFUDDIN SHAIKH AHMEDBHAI KARIMBHAI KURESHI ALABAX NURBHAI SHAIKH ANWARBHAI F SHAIKH YASINKHAN H PATHAN	MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT MR UDAY R BHATT	GAFURBHAI MAHMADBHAI TRACTORWALA ASHOK JEWELLERS PRO. HITENDRAKUMAR BALCHAND MAULANA ABDUL WAHID FIRDAUSH BAKERY KK & COMPANY	MR BHUSHAN B OZA RULE UNSERVED RULE UNSERVED
1097	X-OBJ/177/2012	03/08/2018	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	MS VIDHI J BHATT	HEIRS OF DECD. KANABHAI @ KANUBHAI DEVRAJBHAI BHAN RADHABEN KANABHAI @ KANUBHAI BHAN HIRENKUMAR KANABHAI @ KANUBHAI BHAN URMILA KANABHAI @ KANUBHAI BHAN NIRU KANABHAI @ KANUBHAI BHAN BHAVESH KANABHAI @ KANUBHAI BHAN RAJNIKANT NANJIBHAI PANCHOTIYA	MR HRIDAY BUCH MR HRIDAY BUCH MR HRIDAY BUCH MR HRIDAY BUCH NOTICE SERVED BY DS
1098	X-OBJ/178/2012	25/09/2014	ROYAL ANTI- BIOTICS & INVESTMENT PVT LTD BHARAT N ZAVERI CHHAYA B ZAVERI	MR JIGAR P RAVAL MR JIGAR P RAVAL MR JIGAR P RAVAL	YASH PACKAGING THRO' RAJESHKUMAR DAHYALAL PATEL	MR HR PRAJAPATI
1099	X-OBJ/183/2012	08/12/2014	HOUSING COMMISSIONER	MR NILESH A PANDYA	STATE OF GUJARAT SPECIAL LAND ACQUISITION OFFICER JESANGBHAI SOMABHAI	 MR YN RAVANI

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1100	X-OBJ/184/2012	11/02/2013	NEW INDIA ASSURANCE COMPANT LTD	MR VIBHUTI NANAVATI	JAY BHAGVAN OMPRAKASH SHARMA UNITED INDIA INSURANCE CO LTD PRADUMANSINH BHATTI LEGAL HEIRS OF DECD ANIRUDHSINH BHIKHABHA JADEJA VILASBA WD/O ANIRUDHSINH JADEJA DELETD KAJALBA THROUGH VILASBA WD/O ANIRUDHSINH KRISHNABA THROUGH VILASBA WD/OANIRUDHSINH PRATIKSINH THROUGH VILASBA WD/O ANIRUDHSINH PRAHLADSINH THROUGH VILASBA WD/O ANIRUDHSINH JADEJDA	
1101	X-OBJ/185/2012	02/08/2016	DESAI SITABEN WD/O AMRATBHAI ISHWARBHAI DESAI JABUBEN WD/O ISHWARBHAI LAXMANBHAI DESAI RAJVIBEN AMRATBHAI DESAI FORAMBEN AMRATBHAI DESAI RAVIKUMAR AMRATBHAI	GIRISH K PATEL GIRISH K PATEL GIRISH K PATEL GIRISH K PATEL GIRISH K PATEL	NEW INDIA ASSURANCE CO LTD PATEL DHARMENDRAKUMAR NARANBHAI MANTRISHRI LANWA DOODH UTPADAK SAHAKARI DESAI HARSHADKUMAR AMRATBHAI ENGINEER JAY DILIPBHAI	MR GC MAZMUDAR; MR HG MAZMUDAR; RULE SERVED RULE SERVED RULE SERVED RULE SERVED REFUSED SERVED (R)(70)
1102	X-OBJ/191/2012	26/11/2015	ORIENTAL INSURANCE CO LTD.	MR KK NAIR	MADHUBEN DHANJIBHAI PRAJAPATI NEW INDIA ASSURANCE CO LTD. MINOR RAJESH DHANJIBHAI PRAJAPATI MINOR HETAL DHANJIBHAI PRAJAPATI MINOR MEETALBEN DHANJIBHAI PRAJAPATI MINOR MEENAL DHANJIBHAI PRAJAPATI MANGUBEN WD/O BABABHAI JOITARAM PRAJAPATI GORDHANBHAI DHANJIBHAI BRAHMAN RAMJIBHAI MULJIBHAI JOSHI INDIRABEN MEGHRAJ PATEL	MR MP PRAJAPATI

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1103	X-OBJ/192/2012	12/12/2012	JAGRUTIBEN,WD/O JAYANTKUMAR RAMNIKLAL VYAS MINOR AMITKUMAR JAYANTIKUMAR VYAS MINOR NIYATI JAYANTKUMAR VYAS RAMNIKLAL DAYASHANKAR VYAS RASILABEN RAMNIKLAL VYAS SULEMAN MOHAMMAD VOHRA VIKRAMSINH JORUBHA GOHEL	MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE MR HARSHADRAY A DAVE	ORIENTAL INSURANCE CO LTD.	MR SHALIN N MEHTA
1104	X-OBJ/5/2013	08/07/2017	PATEL ASHOK PRABHAUBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1105	X-OBJ/6/2013	08/07/2017	ARUNBHAI C PATEL	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1106	X-OBJ/7/2013	08/07/2017	VITTHALBHAI VERIBHAI PATEL	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1107	X-OBJ/8/2013	12/12/2015	PATEL PRABHUBHAI NAGAJIBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1108	X-OBJ/9/2013	08/07/2017	PATEL ISHVARBHAI CHUNILAL	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER

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1109	X-OBJ/10/2013	12/12/2015	DAKSHABEN AMBALAL PATEL NARENDRAKUMAR AMBALAL PATEL	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1110	X-OBJ/11/2013	08/07/2017	PATEL RAJIBEN CHHOTUBHAI PATEL SAROJBEN CHHOTUBHAI PATEL RAMESHBHAI CHHOTUBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1111	X-OBJ/12/2013	12/12/2015	PATEL LILABEN MAGANBHAI PATEL KIRITBHAI JESANGBHAI PATEL HARESHBHAI MOTIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1112	X-OBJ/13/2013	08/07/2017	RAMESHBHAI RAJAJIBHAI SINCE DECE. THRO' L/H. KAPILABEN WD/O. RAMESHBHAI UPENDRABHAI RAMESHBHAI PRITESHBHAI RAMESHBAHI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER

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1113	X-OBJ/14/2013	12/12/2015	JAGDISHBHAI SHANKARBHAI PATEL SINCE DECE. THRO' L/H. DHULIBEN WD/O. JAGDISHBHAI ASHOKBHAI JAGDISHBHAI PATEL SINCE DECE. THRO' L/H. SHOBHNABEN A PATEL SHEETALBEN R PATEL DIVYESHBHAI ASHOKBHAI PATEL BIPINBHAI J PATEL USHABEN J PATEL JESANGBHAI GORDHANBHAI PATEL SINCE DECE. THRO' L/H. CHANDRAKANTBHAI JESANGBHAI MAHESHBHAI JESANGBHAI PATEL MOHANBHAI GORDHANBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1114	X-OBJ/17/2013	08/07/2017	GOVINDBHAI RAMJIBHAI DAHIBEN WD/O KABHAI RAMJI MAGANBHAI RAMJIBHAI	MR SP MAJMUDAR MR SP MAJMUDAR MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER; (MR NIRZAR S DESAI)
1115	X-OBJ/18/2013	08/07/2017	DILIPBHAI MULJIBHAI	MR SP MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; (MR NIRZAR S DESAI)

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1116	X-OBJ/19/2013	08/07/2017	VITTHALBHAI KASHIBHAI PATEL SINCE DECD.THRO HIS HEIRS HIRABEN W/O DECD.VITTHALBHAI PATEL UMESHBHAI VITTHALBHAI PATEL PRATIMABEN W/O.MUKESHBHAI PATEL	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPL. LAND ACQ. OFFICER DEPUTY EXECUTIVE ENGINEER STATE OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; (MR NIRZAR S DESAI); RULE SERVED GOVERNMENT PLEADER
1117	X-OBJ/20/2013	08/07/2017	DINESHBHAI MULJIBHAI JAGDISHBHAI MULJIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; (MR NIRZAR S DESAI); RULE SERVED
1118	X-OBJ/21/2013	08/07/2017	KANTIBHAI LALLUBHAI KARSANBHAI GOVINDBHAI LALLUBHAI SINCE DECD. THRO' L/H GIRISHBHAI GOVINDBHAI SINCE DECD. THRO' L/H CHHAYABEN GIRISHBHAI WD/O GIRISHBHAI GOVINDBHAI DIMPALBEN ALKESHBHAI PATEL NIMISHABEN GIRISHBHAI PRATHMESHBHAI GIRISHBHAI TARLIKABEN MAHESHBHAI PATEL	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY SARDAR SAROVAR NARMADA NIGAM LIMITED	RULE NOT RECD BACK; RULE SERVED GOVERNMENT PLEADER; RULE NOT RECD BACK GOVERNMENT PLEADER
1119	X-OBJ/22/2013	08/07/2017	PRAVINBHAI VITTHALBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY SARDAR SAROVAR NARMADA NIGAM LIMITED	RULE NOT RECD BACK; RULE SERVED GOVERNMENT PLEADER; RULE NOT RECD BACK GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
1120	X-OBJ/25/2013	23/07/2019	VYAS PASHYANTIBEN WD/O MEHULKUMAR KANTILAL MINOR VYAS RACHNABEN MEHULKUMAR THRO' RESP.1 MINOR VYAS ZINALBEN MEHULKUMARTHRO' RESP.NO.1 MINOR VYAS SHIVAM MEHULKUMAR THRO' RESP. NO.1 VYAS KANTABEN KANTILAL	MR ND GOHIL MR ND GOHIL MR ND GOHIL MR ND GOHIL MR ND GOHIL	THE ORIENTAL INSURANCE CO.LTD. PUNJAB TRAVELS CO.	MR RAJNI H MEHTA
1121	X-OBJ/38/2013	01/05/2014	RADHABEN MATHURBHAI PATEL THRO'POA MAHESHBHAI MATHURBHAI SUNDERBHAI MATHURBHAI PATEL THRO'POA MAHESHBHAI MATHURBHAI MAHESHBHAI MATHURBHAI PATEL MANJULABEN MATHURBHAI PATEL THRO'POA MAHESHBHAI MATHURBHAI JAGDISHBHAI MATHURBHAI PATEL THRO'POA MAHESHBHAI MATHURBHAI	MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER (MR BD KARIA) (MR BD KARIA)
1122	X-OBJ/39/2013	01/05/2014	NILESHBHAI BHAIALALBHAI PATEL JASHODABEN BHAILALBHAI PATEL USHABEN BHAILALBHAI PATEL BHARATBHAI BHAILALBHAI PATEL JYOTIBEN BHAILALABHAI PATEL	MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH	STATE OF GUAJARAT THROUGH COLLECTOR, VADODARA THE SPECIAL LAND ACQUISIATION OFFICER NARMADA PROJECT GENERAL MANAGER NARMADA PROJECT REHABILITATION EXECUTIVE ENGINEER NARMADA PROJECT REHABILITATION	GOVERNMENT PLEADER GOVERNMENT PLEADER (MR BD KARIA) (MR BD KARIA)
1123	X-OBJ/40/2013	01/05/2014	RAJESHBHAI SHIVABHAI PATEL PARESHBHAI SHIVABHAI PATEL MAHESHBHAI SHIVABHAI PATEL	MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER EXECUTIVE ENGINEER VIDYABEN SHIVABHAI PATEL	GOVERNMENT PLEADER GOVERNMENT PLEADER (MR BD KARIA) (MR BD KARIA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1124	X-OBJ/41/2013	01/05/2014	SUMITRABEN RAMANBHAI PATEL THROUGH POA NARENDRABHAI RAMANBHAI PATEL THROUGH POA AMBIKABEN RAMANBHAI PATEL THROUGH POA MITESHKUMAR RAMANBHAI PATEL CHANDANBEN RAMANBHAI PATEL THROUGH POA	MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER (MR BD KARIA) (MR BD KARIA)
1125	X-OBJ/42/2013	01/05/2014	DAHYABHAI MAGANBHAI BARIA JAYNTIBHAI MAGANBHAI BARIA	MR ASHISH H SHAH MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER (MR BD KARIA) (MR BD KARIA)
1126	X-OBJ/43/2013	01/05/2014	KARSHANBHAI GORDHANBHAI PATEL	MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLEECTOR SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER (MR BD KARIA) (MR BD KARIA)
1127	X-OBJ/46/2013	03/08/2015	KARAMSHIBHAI MAGANBHAI RABARI SINCE DECD THRO.HIS HEIRS DESAI SHANTABEN KARAMSHIBHAI DESAI LAXMIBEN KARAMSHIBHAI DESAI KANTABEN KARAMSHIBHAI DESAI ASHABEN KARAMSHIBHAI DESAI BHAGIBEN KARAMSHIBHAI	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1128	X-OBJ/48/2013	01/02/2018	BHADRESH SOMABHAI PATEL NAYNABEN BHADRESHBHAI PATEL	MR.HIREN M MODI MR.HIREN M MODI	PATIL NAGRAJ KESHAVBHAI RAMESHBHAI SHANTILAL THAKOR NATIONAL INSURANCE CO LTD	MR MEHUL SHARAD SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1129	X-OBJ/49/2013	08/07/2017	JESANGBHAI VARADHBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; (MR NIRZAR S DESAI); RULE SERVED
1130	X-OBJ/50/2013	22/04/2018	BHARATBHAI SOMABHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED
1131	X-OBJ/51/2013	22/04/2018	SHANABHAI PAROSHATTAMBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED
1132	X-OBJ/52/2013	08/07/2017	REVABEN MATHURBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1133	X-OBJ/54/2013	08/07/2017	ASHVINBHAI TRIBHOVANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED
1134	X-OBJ/55/2013	22/04/2018	CHATURBHAI AMBALALBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED
1135	X-OBJ/56/2013	08/07/2017	MUKESHBHAI SOMABHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED
1136	X-OBJ/57/2013	08/07/2017	PATEL YATINBHAI DAHYABHAI PATEL BALDEVBHAI HARIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED
1137	X-OBJ/58/2013	12/03/2013	STATE TRADING CORPORATION LIMITED STATE TRADING CORPORATION	MR DAKSHESH MEHTA MR DAKSHESH MEHTA	RENAISSANCE CORPORATION LIMITED	M/S WADIAGHANDY AND CO
1138	X-OBJ/59/2013	29/08/2013	GANDHI BAJULABEN BHAILALBHAI		BACHUBHAI GANGARAM AASHAJI JIVAJI RATHOD ORIENTAL FIRE AND GENERAL INSURANCE CO	MR RAJNI H MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1139	X-OBJ/61/2013	17/12/2019	MAHENDRAKUMAR NANALAL KIKALAWALA NAVINCHANDRA NANALAL KIKALAWALA	VMP LEGAL VMP LEGAL	KAMLESH BABULAL KARNAVAT	MR SP MAJMUDAR
1140	X-OBJ/62/2013	22/04/2013	AJENDRAPASADJI NARENDRAPRASADJI PANDE	MR P P MAJMUDAR; MR SP MAJMUDAR	TRUST OF SHRI LAXMI NARAYAN DEV TEMPLE & ITS SUBORDINATE SHASTRI SWAMI GHANSHYAM PRAKASHDASJI CHIEF EXECUTIVE KOTHARI SHRI SWAMI NILKANTH CHARANDASJI PARSHAD SHRI BAHSKAR BHAGAT BRAHMMACHARI JAGDISANANDJI BHARGAVBHAI JAYSUKHBHAI RAV SHAMBHUBHAI BALCHANDBHAI KAKADIYA BALUBHAI BHIKHABHAI SAVALIYA NRUGENDRAPRASADJI NARENDRAPRASADJI PANDE	MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT
1141	X-OBJ/63/2013	12/12/2015	ADMIN.OF DHARMADA DUDHESHWAR MAHADEV RABARI MAFABHAI HIRABH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1142	X-OBJ/64/2013	08/07/2017	MULJIBHAI BHAGVANBHAI BHAILALBHAI BHAGVANBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1143	X-OBJ/65/2013	08/07/2017	BHARATBHAI SOMABHAI MUKESHBHAI SOMABHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

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1144	X-OBJ/66/2013	02/04/2013	LEGAL HEIRS OF SHIVLALBHAI VALLABHAI NATVARLAL SHIVLAL SAGAR SHASIKANT SHIVLAL SAGAR	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER PROJECT MANAGER LEGAL HEIRS OF SHIVLALBHAI VALLABHAI DHIRAJLAL SHIVLAL SAGAR SUNDERLAL SHIVLAL SAGAR SUMANBEN D/O SHIVLAL SAGAR LEGAL HEIRS OF URMILABEN D/O SHIVLAL SAGAR MANOJBHAI AMRUTLAL SAGAR KAUSHIKBHAI AMRUTLAL SAGAR KAMLESHBHAI AMRUTLAL SAGAR JOSANABEN BHANABHAI SAGAR ILABEN SHILASHBHAI SAGAR	GOVERNMENT PLEADER
1145	X-OBJ/67/2013	08/07/2017	ISHWARBHAI BHAILALBHAI JITENDRABHAI RAMANBHAI (SINCE DECD.THRO'L/H) PADMABEN WD/O JITENDRABHAI RAMABHAI NEHALBHAI JITENDRABHAI DHARAMBHAI JITENDRABHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1146	X-OBJ/68/2013	08/07/2017	LEGAL HEIRS OF DECD. MANIBEN DARUBHAI HIRENKUMAR DARUBHAI PATEL MINOR HIRALKUMAR'S GUARDIAN MANIBEN DARIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1147	X-OBJ/69/2013	08/07/2017	GANGABEN KIRANCHANDRA	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1148	X-OBJ/70/2013	08/07/2017	JAGJIVAN MOTIBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1149	X-OBJ/71/2013	08/07/2017	HEIRS OF KARSANBHAI TRIKAMBHAI-MAHENDRAKUMAR KARSANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1150	X-OBJ/72/2013	08/07/2017	PRAFULBHAI AMBALAL	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	RULE SERVED RULE SERVED RULE SERVED
1151	X-OBJ/73/2013	08/07/2017	RAJENDRAKUMAR HIMATRAM	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	RULE SERVED RULE SERVED RULE SERVED
1152	X-OBJ/74/2013	08/07/2017	HARIBHAI GORDHANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1153	X-OBJ/75/2013	08/07/2017	DAHIBEN D/O MAGANBHAI DAJIBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1154	X-OBJ/76/2013	08/07/2017	BHIKHABHAI CHHAGANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1155	X-OBJ/77/2013	08/07/2017	MITESHKUMAR BHAGWANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1156	X-OBJ/78/2013	08/07/2017	RAMANBHAI MOTIBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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1157	X-OBJ/79/2013	08/07/2017	HEIRS OF THAKORBHAI RAVJIBHAI MAHENDRABHAI THAKORBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1158	X-OBJ/80/2013	08/07/2017	KANTILAL SAMALBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1159	X-OBJ/81/2013	08/07/2017	DAHYABHAI RAMDAS	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1160	X-OBJ/82/2013	08/07/2017	LALITABEN CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL DHARMISHKABEN CHATURBHAI PATELTHRO'POA KIRANBHAI C PATEL GITABEN CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL PRAVINABEN CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL BHUPENDRABHAI CHATURBHAI PATEL THRO'POA KIRANBHAI C PATEL KIRANBHAI CHATURBHAI PATEL	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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1161	X-OBJ/83/2013	08/07/2017	ASHOKBHAI TRIBHOVANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1162	X-OBJ/84/2013	08/07/2017	KOKILABEN MAGANBHAI	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER SARDAR SAROVAR NARMADA NIGAM LIMITED GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1163	X-OBJ/86/2013	12/12/2015	RAISANG CHANDUBHAI GOHIL LAXMAN CHANDUBHAI GOHIL AMARSANG CHANDUBHAI GOHIL LAXMIBEN CHANDUBHAI GOHIL KASHIBEN CHANDUBHAI GOHIL BAIJIBEN CHANDUBHAI GOHIL KANKUBEN CHANDUBHAI GOHIL	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED RULE SERVED RULE SERVED
1164	X-OBJ/87/2013	10/03/2016	RAMSANG DAMABHAI PARMAR KANJIBHAI DAMABHAI PARMAR FATESANG DAMABHAI PARMAR BHARATBHAI DAMABHAI PARMAR	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT - THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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1165	X-OBJ/88/2013	22/04/2018	UDESANG MOTIBHAI RAISANG MOTIBHAI RATANSANG MOTIBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT - THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1166	X-OBJ/89/2013	12/12/2015	BHARATSANG MANSANG	MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT - THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1167	X-OBJ/90/2013	22/04/2018	RANJIBHAI KHODABHAI RAMANBHAI KHODABHAI SURESHBHAI KHODABHAI MADHUBEN KHODABHAI SAVITABEN KHODABHAI SURAJBEN KHODABHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT - THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1168	X-OBJ/91/2013	12/12/2015	HIRABHAI PUNJABHAI SURSANGBHAI PUNJABHAI LAXMIBEN PUNJABHAI RAIBEN PUNJABHAI AMARSANGBHAI PUNJABHAI BALIBEN PUNJABHAI RAMIBEN PUNJABHAI DEVIBEN PUNJABHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT - THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1169	X-OBJ/92/2013	20/06/2013	BHIMABHAI MEPABHAI DAV NANIBEN BHIMABHAI DEV SUKHABHAI BHIMABHAI DEV BHARATBHAI BHIMABHAI DEV JAYABEN BHIMABHAI DEV BHAVNABEN BHIMABHAI DEV	MR KL DAVE MR KL DAVE MR KL DAVE MR KL DAVE MR KL DAVE MR KL DAVE	STATE OF GUJARAT DEPUTY COLLECTOR & SPECIAL EXECUTIVE ENGINEER	RULE NOT RECD BACK RULE SERVED
1170	X-OBJ/96/2013	06/12/2018	NEW INDIA INSURANCE CO LTD THROUGH MANAGER	MR GC MAZMUDAR; MR HG MAZMUDAR	HEIRS OF DECD. VALLABHBHAI DEVRAJBHAI VACHHANI PRASHANT VALLABHBHAI VACHHANI SHISHIR VALLABHBHAI VACHHANI DEVRAJBHAI KURJIBHAI VACCHANI GANGABEN DEVRAJ BHAI VACHHANI GURUPALSING BHAVSING JAT SEVASAN ENTERPRISE LTD	MR AMAR D MITHANI MR AMAR D MITHANI MR AMAR D MITHANI MR AMAR D MITHANI MR BHARAT T RAO
1171	X-OBJ/97/2013	06/12/2018	NEW INDIA INSURANCE CO LTD THROUGH MANAGER	MR GC MAZMUDAR; MR HG MAZMUDAR	INDUBEN VALLABHBHAI VACHHANI GURUPALSING BHAVSING JAT SEVASAN ENTERPRISE LTD	MR AMAR D MITHANI MR BHARAT T RAO
1172	X-OBJ/99/2013	22/04/2018	GURUBHAI NANSANG JASHIBEN NANSANGBHAI	GOVERNMENT PLEADER; MR P P MAJMUDAR GOVERNMENT PLEADER; MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	RULE SERVED RULE SERVED RULE SERVED
1173	X-OBJ/100/2013	22/04/2018	RAISANG CHANDUBHAI LAXMANBHAI CHANDUBHAI AMARSANG CHANDUBHAI LAXMIBEN CHANDUBHAI KASHIBEN CHANDUBHAI KANKUBEN CHANDUBHAI RANCHHOD SOMA BAIJIBEN CHANDUBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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1174	X-OBJ/101/2013	08/07/2017	AMARSANG SHIVABHAI KHUMANSANG GANPATBHAI CHHATRASANG GANPATBHAI BHAILAL GANPATBHAI MADHAVSANG GANPATBHAI MAHESHBHAI GANPATBHAI BALVANTBHAI GANPATBHAI SINCE DECEASED THRU/HRS ANJANABEN BALVANTBHAI KAMINIBEN BALVANTBHAI KASHIBEN GANPATBHAI SINCE DECEASED THRU/HRS. KHUMANSANG GANPATBHAI CHHATRASANG GANPATBHAI BHAILALBHAI GANPATBHAI MADHAVBHAI GANPATBHAI MAHESHBHAI GANPATBHAI ANJANABEN BALVANTBHAI KAMINIBEN BALVANTBHAI BAJUBEN SHIVABHAI SINCE DECEASED THRU/HRS UDESANGBHAI MANGALBHAI CHHHOTUBHAI MANGALBHAI DAHIBEN MANGALBHAI SONABEN MANGALBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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1175	X-OBJ/102/2013	08/07/2017	CHANDUBHAI MANSANG BALVANTBHAI GANPATBHAI SINCE DECEASED THRU/HRS ANJANABEN BALVANTBHAI KAMINIBEN BALVANTBHAI KHUMANSANG MANSANG AMARSANG SHIVABHAI KASHIBEN GANPATBHAI SINCE DECEASED THRU/HRS KHUMANSANG GANPATBHAI CHHATRASANG GANPATBHAI BHAILALBHAI GANPATBHAI MADHAVBHAI GANPATBHAI MAHESHBHAI GANPATBHAI BALVANTBHAI GANPATBHAI SINCE DECEASED THRU/HRS ANJANABEN BALVANTBHAI KAMINIBEN BALVANTBHAI KHUMANSANG GANPATBHAI CHHATRASANG GANPATBHAI BHAILAL GANPATBHAI MADHAVSANG GANPATBHAI MAHESHBHAI GANPATBHAI	MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1176	X-OBJ/103/2013	22/04/2018	RANJITBHAI CHANDUBHAI LAKHIBEN CHANDUBHAI NANSANG JETHABHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED

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1177	X-OBJ/104/2013	08/07/2017	DAHYABHAI MELABHAI CHANDUBHAI MELABHAI FATESANG MELABHAI LAKHIBEN MELABHAI SINCE DECEASED THRU/HRS BHAVSANGBHAI CHANDUBHAI NARMADABEN CHANDUBHAI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT THROUGH DEPUTY SECRETARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED GOVERNMENT PLEADER; RULE SERVED
1178	X-OBJ/108/2013	03/08/2015	JESINGBHAI HARJIBHAI RABARI SINCE DECEASED THRO.HIERS DHARAMSHIBHAI JESANGBHAI DESAI BACHUBHAI JESANGBHAI DESAI SAMBHUBHAI JESANGBHAI DESAI	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1179	X-OBJ/109/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	RABARI VAGHUBHAI HARJIBHAI DECEASED THROUGH HEIRS BHATIBEN VAGHUBHAI RABARI HARGOVANBHAI VAGHUBHAI RABARI JIBHAIBHAI VAGHUBHAI RABARI BABUBHAI VAGHUBHAI RABARI BABUBEN VAGHUBHAI RABARI	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI
1180	X-OBJ/110/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	SOMABHAI KACHARABHAI PANCHAL	
1181	X-OBJ/111/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	KANTIBHAI GHELABHAI PANCHAL	
1182	X-OBJ/112/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PARSHOTTAMBHAI JETHABHAI PANCHAL AND GANGARAM JETHABHAI	MR AV PRAJAPATI
1183	X-OBJ/113/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	CHANDUBHAI KACHARABHAI PANCHAL	
1184	X-OBJ/114/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	SAVITABEN DASHRATHLAL PANCHAL	
1185	X-OBJ/115/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PARSHOTTAMBHAI JETHABHAI PANCHAL H/O JETHABHAI SHIVABHAI	
1186	X-OBJ/116/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PANCHAL GANPATBHAI LALLUBHAI	
1187	X-OBJ/117/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PANCHAL KANTIBHAI LALLUBHAI	

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1188	X-OBJ/118/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	HARIJAN DALABHAI BOGHABHAI	
1189	X-OBJ/119/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	RABARI MOHANBHAI TALJABHAI	
1190	X-OBJ/120/2013	03/08/2015	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER	PANCHAL BACHUBHAI AMBARAMDAS	
1191	X-OBJ/121/2013	29/09/2015	NEW INDIA ASSURANCE CO.LTD.	MR RAJNI H MEHTA	RAMNIKLAL M.GOSWAMI AND ANOTHER	
1192	X-OBJ/122/2013	12/12/2015	JESINGBHAI HARJIBHAI RABARI SINCE DECD THRO.HIS HEIRS DHARAMSHIBHAI JESANGBHAI DESAI BACHUBHAI JESANGBHAI DESAI SAMBHUBHAI JESANGBHAI DESAI	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1193	X-OBJ/126/2013	01/05/2014	TULSIDAS RAMJIBHAI PATEL	MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECOR VADODARA THE SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-4 GENERAL MANAGER NARMADA BHAVAN THE EXECUTIVE ENGINEER NARMADAPROJECT REHABILITATION	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1194	X-OBJ/127/2013	01/05/2014	JAGABHAI BHAGABHAI BARIA	MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR VADODARA THE SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-4 GENERAL MANAGER EXECUTIVE ENGINEER NARMADA PROJECT REHABILITATION	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1195	X-OBJ/128/2013	01/05/2014	INDRAVADAN GOKALDAS PATEL	MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR VADODARA THE SPECIAL LAND ACQUISITION OFFICER NARMADA PROJECT UNIT-4 GENRAL MANAGER NARMADA PROJECTREHABILITATION NARMADA BHAVAN EXECUTIVE ENGINEER NARMADA PROJECT REHABILITATION KRUSHNABEN GOKALDAS PATEL	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER UNSERVED EXPIRED (R)

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1196	X-OBJ/129/2013	01/05/2014	JAYMINBEN VINODBHAI PATEL SANDEEP VINODBHAI PATEL PARULBEN VINODBHAI PATEL SAROJBEN VINODBHAI PATEL	MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH MR ASHISH H SHAH	STATE OF GUJARAT THROUGH COLLECTOR VADODARA THE SPECIAL LAND ACQUISITION OFFICER GENERAL MANAGER NARMADA PROJECT REHABILITATION EXECUTIVE ENGINEER NARMADA PROJECT REHABILITATION	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1197	X-OBJ/130/2013	27/11/2013	LALSHA MALANSHA SUBHANVALI MALANSHA- OLD NAME MAHAMMAD SIDDIK NOORMAHAMMAD DIWAN SAHEDABIBI NOORMAHAMMAD DIWAN SHARIFABIBI NOORMAHAMMAD DIWAN SABINABIBI NOORMAHAMMAD DIWAN MAHAMMAD SAEED NOORMAHAMMAD DIWAN TOSIF MAHAMMAD SAEED DIWAN SAMEER MAHAMMAD SAEED DIWAN GALUBIBI MALANSHA	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1198	X-OBJ/131/2013	09/12/2013	GANGABEN DHANJIBHAI KALABHAI PRAJAPATI REVABEN DHANJIBHAI PRAJAPATI PARVATIBEN DHANJIBHAI PRAJAPATI DAHIBEN DHANJIBHAI PRAJAPATI GOVINDBHAI DHANJIBHAI PRAJAPATI BHAGWANBHAI DHANJIBHAI PRAJAPATI BHIKHIBEN BHAGWANBHAI PRAJAPATI MAHENDRABHAI BHAGWANBHAI PRAJAPATI SAVITABEN BHAGWANBHAI PRAJAPATI PADMABEN BHAGWANBHAI PRAJAPATI MEENABEN BHAGWANBHAI PRAJAPATI GOVINDBHAI DHANJIBHAI PRAJAPATI	MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR MR P P MAJMUDAR	SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER GOVERNMENT PLEADER
1199	X-OBJ/137/2013	16/12/2013	CHIEF ENGINEER EXECUTIVE ENGINEER DEPUTY ENGINEER (RURAL)	MR HASIT H JOSHI	DEVABHAI SOMABHAI VANKAR VIRUBEN DEVABHAI VANKAR JAGABHAI JADAVJIBHAI NAKUM SINCE DECD. THROUGH HEIRS VEJUBEN JAGABHAI NAKUM NARSHIBHAI JAGABHAI NAKUM RAMJIBHAI JAGABHAI NAKUM MADHABHAI BAVALBHAI NAKUM	MR HASIT H JOSHI MR HASIT H JOSHI

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1200	X-OBJ/3/2014	16/06/2014	DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW; MS KHYATI P HATHI	GIRDHARBHAI BABUBHAI PATEL STATE OF GUJARAT	MR HASIT H JOSHI GOVERNMENT PLEADER
1201	X-OBJ/4/2014	21/06/2016	RAMTAJI JENAJI -DECD. THROUGH LEGAL HEIRS, GOTAJI RAMTAJI LAKSHMANJI RAMTAJI JALAMJI RAMTAJI	MR AM PAREKH MR AM PAREKH MR AM PAREKH MR AM PAREKH	YASVANTSING SHUBHADRASINHJI JADEJA VARSHABEN BHARATBHAI SHAH BHARATBHAI BUDDHALAL SHAH PARTNERS OF STERLING ENGINEERS BASANTKUMAR BANVARILAL SUBHASH SHANTILAL RINGWALA KUSUMBEN BASANTKUMAR BANVARILAL MITABEN BASANTKUMAR BANVARILAL	MR VIMAL M PATEL
1202	X-OBJ/17/2014	21/04/2016	DEEPAK RASIKLAL PARIKH	MR DIPEN C SHAH	ALPA DIPAK PARIKH	MR CHIRAG B PATEL
1203	X-OBJ/22/2014	16/04/2014	VASHRAM OGHA UJIBEN VASHRAMBHAI CHATURABEN VASHRAMBHAI NANDUBEN VASHRAMBHAI PARVATIBEN VASHRAMBHAI MUKTABEN VASHRAMBHAI MANJUBEN VASHRAMBHAI KANCHANBEN VASHRAMBHAI ANJANABEN VASHRAMBHAI	MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1204	X-OBJ/23/2014	16/04/2014	DHIRUBHAI NARSIBHAI	MR VIMAL M PATEL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1205	X-OBJ/24/2014	16/04/2014	CHHAGANBHAI MATHURBHAI	MR VIMAL M PATEL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1206	X-OBJ/25/2014	16/04/2014	GIRDHARBHAI PREMJIBHAI PARVATIBEN GIRDHARBHAI MUKESHBHAI GIRDHARBHAI RAMABEN GIRDHARBHAI LILABEN GIRDHARBHAI SUDHABEN GIRDHARBHAI JAISUKH GIRDHARBHAI	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER

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1207	X-OBJ/26/2014	16/04/2014	LAKHMANBHAI MATHURBHAI CHATURABEN LAKHMANBHAI REKHABEN LAKHMANBHAI SHARDABEN LAKHMANBHAI ANILABEN LAKHMANBHAI BHIKHUBHAI LAKHMANBHAI	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1208	X-OBJ/27/2014	16/04/2014	DHIRAJLAL LIMBABHAI RAMESHBHAI LIMBABHAI	MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1209	X-OBJ/28/2014	16/04/2014	ARJANBHAI MANDANBHAI JAMNABEN ARJANBHAI VITHALBHAI ARJANBHAI SHARDABEN ARJANBHAI VIJUBEN ARJANBHAI KANTABEN ARJANBHAI MUKTABEN ARJANBHAI PRAVINABEN ARJANBHAI RANJANBEN ARJANBHAI KISHORE ARJANBHAI SURDASBHAI MANDANBHAI	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1210	X-OBJ/30/2014	23/04/2014	DIPTI GAGAN SHETHI	MR MTM HAKIM	NEW INDIA ASSURANCE COMPANY LTD VITTHALBHAI SHIVABHAI HEMANTBHAI MANUBHAI PATEL UNITED INDIA INSURANCE CO. RAG PROMOTIONS -PROP GEET STETHI	MR PALAK H THAKKAR
1211	X-OBJ/34/2014	29/06/2018	SATYANARAYAN DULICHAND AGRAWAL	MR KASHYAP R JOSHI	STATE BANK OF INDIA J B CHEMICALS MANMOHAN GAJANAN AGRAWAL SAROJDEVI SHYAMSUNDER AGRAWAL SHASHI NANDKISHOR AGRAWAL SUSHILKUMAR SHANKARLAL AGRAWAL SHANKARLAL AGRAWAL	MR PRANAV G DESAI
1212	X-OBJ/37/2014	22/06/2015	PRAHLADBHAI HARIBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER

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1213	X-OBJ/38/2014	22/06/2015	HEIRS OF DECD. MAGANBHAI HARIBHAI PATEL PATEL TRIBHOVANBHAI MAGANBHAI PATEL MAFATLAL MAGANBHAI	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1214	X-OBJ/39/2014	22/06/2015	HEIRS OF DECD. NARSINHBHAI AMBARAM PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1215	X-OBJ/40/2014	22/06/2015	CHATURBHAI MOHANBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1216	X-OBJ/41/2014	22/06/2015	HEIR OF DECD CHELABHAI SHANKARBHAI PATEL HARGOVANBHAI SHANKARBHAI PATEL RAMABHAI SHANKARBHAI PATEL KESHAVLAL SHANKARBHAI PAEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1217	X-OBJ/42/2014	22/06/2015	HEIRS OF DECD NARAYANBHAI HARGOVANBHAI PATEL PALIBEN NARAYANBHAI PATEL PRAKASHKUMAR NARAYANBHAI PATEL MANOJKUMAR NARAYANBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1218	X-OBJ/43/2014	22/06/2015	KANTIBHAI JETHIDAS PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1219	X-OBJ/44/2014	22/06/2015	HEIR OF DECD KHUSHALBHAI UGARDAAS PATEL-MANIBHAI KHUSHAALBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1220	X-OBJ/45/2014	22/06/2015	HEIR OF DECD SHANKARBHAI MOTIBHAI PATEL-DASHRATHBHAI SHANKARBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	
1221	X-OBJ/46/2014	22/06/2015	NAARAYANBHAI DEVKARANBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1222	X-OBJ/47/2014	22/06/2015	HEIR OF DECD PATEL HARGOVANBHAI RAMABHAI PATEL PATEL GANESHBHAI HARGOVANBHAI HARESHBHAI ISHWARBHAI PATEL HEIR OF AMTHIBEN ISHWARBHAI PATEL PATEL HARESHBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1223	X-OBJ/48/2014	22/06/2015	HEIRS OF DECD JIVRAMBHAI SHANKARLAAL PATEL AMRUTBHAI JIVRAMBHAI PATEL PRABHUBHAI SHIVRAAM PATEL BECHARBHAI SHIVRAAM PATEL ISHWARBHAI SHIVRAAM PATEL PRAHLADBHAI HARIBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1224	X-OBJ/49/2014	22/06/2015	HEIRS OF DECD. PATEL MANIBHAI HARGOVANDAAS	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1225	X-OBJ/50/2014	22/06/2015	KANTIBHAI SHIVRAMDAAS PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1226	X-OBJ/51/2014	22/06/2015	HEIRS OF DECD. LAVJIBHAI KALUBHAI PATEL BHIKHIBEN BABHAIDAS PATEL MAHESHBHAI BABHAIDAS PATEL CHANDRAKANT BABHAIDAS PATEL GHANSHYAMBHAI BABHAIDAS PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1227	X-OBJ/52/2014	22/06/2015	SOMABHAI SHANKARBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1228	X-OBJ/53/2014	22/06/2015	HEIRS OF DECD. AMBARAM ISHWARBHAI PATEL SANTOKBEN AMBARAM PATEL DASHRATHBHAI AMBARAM PATEL GOVINDBHAI AMBARAM PATEL BHARATBHAI AMBARAM PATEL NARSINHBHAI AMBARAM PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1229	X-OBJ/54/2014	22/06/2015	BABUBHAI KISHOREBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1230	X-OBJ/55/2014	22/06/2015	HEIRS OF DECD. PATEL ISHWARBHAI SHIVRAM PATEL SURESHBHAI ISHWARBHAI PATEL VITTHALBHAI DWARKABHAI	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND AQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1231	X-OBJ/56/2014	22/06/2015	HEIR OF DECD. CHELABHAI SHANKARBHAI PATEL PATEL DAHYABHAI CHELABHAI-ADMINISTRATOR HEIR OF DECD. ISHWARBHAI SHIVRAMBHAI PATEL SURESHBHAI ISHWARBHAI PATEL-ADMINISTRATOR BABUBHAI KISHOREBHAI PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1232	X-OBJ/57/2014	22/06/2015	PANCHAL MOHANBHAI VIRCHAND ARVINDBHAI PRABHUDAS PANCHAL BHIKHABHAI NATTHUDAS PANCHAL AMBARAM VIRCHAND PANCHAL PRAHLADBHAI SOMABHAI PANCHAL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1233	X-OBJ/58/2014	10/08/2015	MANIBEN BHOVANBHAI NARANBHAI BHOVANBHAI JENTIBHAI NARANBHAI DHAMECHA NATUBHAI NARANBHAI DHAMECHA DINESHBHAI NARANBHAI DHAMECHA KARSHANBHAI BHOVANBHAI GOVINDBHAI BHOVANBHAI SHAMBHUBHAI BHOVANBHAI HAMIRBHAI BHOVANBHAI	MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1234	X-OBJ/59/2014	10/08/2015	BACHU DEVJI JIVTIBEN BACHUBHAI VALLABHBHAI BACHUBHAI JAYABEN VALLABHBHAI KANTILAL VALLABHBHAI DINESHBHAI VALLABHBHAI SANJAYBHAI VALLABHBHAI LABHUBEN BACHUBHAI CHANANBHAI BACHUBHAI SHANTUBEN BACHUBHAI	MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL MR VIMAL M PATEL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1235	X-OBJ/60/2014	10/08/2015	MOHMED KARIMDAS YARMOHMED MOHMED MAKARANI	MR VIMAL M PATEL MR VIMAL M PATEL	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1236	X-OBJ/65/2014	11/07/2016	THAKARDA ANDAJI BACHUJI	MR AV PRAJAPATI	PRAJAPATI MAHENDRABHAI VITTHALDAS UNITED INSURANCE COMPANY LTD	 MR R G DWIVEDI
1237	X-OBJ/68/2014	21/07/2016	AMARSINGH BALDEVJI RANCHODJI	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	 M/S TRIVEDI & GUPTA

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1238	X-OBJ/69/2014	21/07/2016	JYOTSABEN GAGAJI THAKORE VIKRAMJI GAGAJI THAKORE CHHAGANJI GAGAJI THAKORE	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1239	X-OBJ/70/2014	21/07/2016	JANAKBA GALABJI VAGHELA	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1240	X-OBJ/71/2014	21/07/2016	CHANDUJI MANGAJI THAKORE AND SITABEN JAVANJI THAKORE	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1241	X-OBJ/72/2014	21/07/2016	MANAJI DHULAJI THAKORE	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1242	X-OBJ/73/2014	21/07/2016	CHHOTALAL JIVABHAI PATEL	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1243	X-OBJ/74/2014	10/12/2014	MILANKUMAR VASANTRAY DAVE PANKAJKUMAR MANSUKHLAL VANIYA DILIPSINH MANUBHAI PARMAR	(MR SURESHM SHAH) MR NL PATEL	NEW INDIA ASSURANCE COMPANY LIMITED	MR SANDIP C SHAH
1244	X-OBJ/75/2014	29/07/2015	SHIVALI W-O DIGANT JANARDHANBHAI PATEL	MS ROOPAL R PATEL	DIGANT JANARDHANBHAI PATEL	MR ASHISH M DAGLI
1245	X-OBJ/78/2014	08/07/2016	KESHAVLAL GANDABHAI PATEL	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	GOVERNMENT PLEADER M/S TRIVEDI & GUPTA
1246	X-OBJ/79/2014	08/07/2016	SURESHBHAI BECHARBHAI PATEL	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1247	X-OBJ/80/2014	08/07/2016	KANTIBHAI ANDHARBHAI PATEL SHUSHILA WD/O KANTIBHAI PATEL RAJENDRAKUMAR S/O KANTIBHAI PATEL SHILPABEN D/O KANTIBHAI PATEL	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	
1248	X-OBJ/81/2014	08/07/2016	SHARDABEN KESHAVLAL PATEL	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	M/S TRIVEDI & GUPTA
1249	X-OBJ/82/2014	17/09/2014	RANJEETBHAI LAXMANBHAI SINDHAV CHANDRIKABEN RANJEETBHAI SINDHAV CHINTANBHAI RANJEETBHAI SINDHAV JAYDEEP RANJEETBHAI SINDHAV	MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH	DHUDHABHAI SAVJIBHAI SHIORA INDRANEEL PRAVINSINH RANA NATIONAL INSURANCE COMPANY	(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1250	X-OBJ/83/2014	15/09/2014	DHANSUKHBHAI LIMBABHAI PRAVINBHAI LIMBABHAI	MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1251	X-OBJ/84/2014	21/07/2016	LEGAL HEIRS OF ATMARAMBHAI UMEDDAS PATEL LEELABEN ATMARAMBHAI PATEL MUKUNDBHAI ATMARAMBHAI PATEL KANUBHAI ATMARAMBHAI PATEL MAHESHBHAI ATMARAMBHAI PATEL KAMLESHBHAI ATMARAMBHAI PATEL	(MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL) (MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	 MR RITURAJ M MEENA
1252	X-OBJ/85/2014	21/07/2016	LILABEN RANCHHODDAS PATEL	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	
1253	X-OBJ/86/2014	21/07/2016	GANGARAM ISHWARDAS PATEL	MR. KISHAN H DAIYA	STATE OF GUJARAT GROUP GENERAL MANAGER	 MR RITURAJ M MEENA
1254	X-OBJ/87/2014	21/07/2016	POPATBHAI UMEDDAS PATEL	(MR A J PATEL)	STATE OF GUJARAT GROUP GENERAL MANAGER	 MR RITURAJ M MEENA
1255	X-OBJ/88/2014	13/08/2015	BALDEVJI SAKRAJI THAKOR AS LEGAL HEIRS OF LATE SAKRAJI CHHAGANJI THAKOR	MR. KISHAN H DAIYA	GROUP GENERAL MANAGER SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA
1256	X-OBJ/89/2014	13/08/2015	HIRABHAI JETHABHAI RABARI	MR. KISHAN H DAIYA	GROUP GENERAL MANAGER SPECIAL LAND ACQUISITION OFFICER	MR RITURAJ M MEENA
1257	X-OBJ/96/2014	10/10/2014	URMILABEN ASHOKBHAI PATEL BHARGAV ASHOKBHAI PATEL KINJAL ASHOKBHAI PATEL	MR SANDIP C SHAH MR SANDIP C SHAH MR SANDIP C SHAH	NATIONAL INSURANCE COMPANY LTD. AMARSINH SEVASINH SIKH K T C INDIA PRIVATE LIMITED	(MR MAULIK J SHELAT) (MR MAULIK J SHELAT) (MR MAULIK J SHELAT)
1258	X-OBJ/98/2014	21/06/2018	KETAN ASHOKBHAI DAUDRA KRISHNABEN ASHOKBHAI DAUDRA KALPESH ASHOKBHAI DAUDRA	MR KANDARP H DHOLAKIA; MR TUSHAR L SHETH MR KANDARP H DHOLAKIA; MR TUSHAR L SHETH MR KANDARP H DHOLAKIA; MR TUSHAR L SHETH	GITABA JITENDRASINH JADEJA NATIONAL INSURANCE CO LTD	RULE SERVED (MR MAULIK J SHELAT)

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1259	X-OBJ/99/2014	21/06/2018	ASIF KASAMBHAI AMRI SAHISTA ASIF AMRI AISHA ASIF AMRI MINOR THRO' SAHISTA ASIF AMRI KASAMBIN SAYEED AMRI JENIMBIN KASAMBHAI AMRI	MR PREMAL S RACHH MR PREMAL S RACHH MR PREMAL S RACHH MR PREMAL S RACHH MR PREMAL S RACHH	NATIONAL INSURANCE COMPANY LIMITED GITABA JITENDRASINH JADEJA	(MR MAULIK J SHELAT) RULE SERVED
1260	X-OBJ/101/2014	16/07/2018	TUSHAR ARVINDBHAI PATEL CHETANA ARVINDBHAI PATEL	(MR SANDEEP N BHATT) (MR SANDEEP N BHATT)	TIRUPATI PAYAM CHIRALA NARENDRASINGH GURNAMSINGH DARI NATIONAL INSURANCE CO LTD PATEL TOURS AND TRAVELS NEW INDIA ASSURANCE CO. LTD.	MR DAKSHESH MEHTA
1261	X-OBJ/102/2014	22/06/2015	HARGOVANBHAI MADHAVLAL PATEL HARGOVANBHAI MADHAVLAL PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1262	X-OBJ/103/2014	22/06/2015	HEIR OF DECD JIVABHAI SHANKARLAL PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND AACQUISITION OFFICER	SINGHI & CO GOVERNMENT PLEADER
1263	X-OBJ/107/2014	27/07/2015	JIVIBEN UMEDDAS AMICHANDDAS	MR HITESH B PATEL; MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1264	X-OBJ/108/2014	27/07/2015	PATEL GANDABHAI MATHURBHAI	MR HITESH B PATEL; MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1265	X-OBJ/109/2014	27/07/2015	PATEL VIKRAMBHAI GIRDHARBHAI	MR HITESH B PATEL; MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1266	X-OBJ/110/2014	27/07/2015	PATEL MADHAVDAS SHIVDAS	MR HITESH B PATEL; MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER

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1267	X-OBJ/111/2014	27/07/2015	PATEL AMRUTBHAI RATANDAS	MR HITESH B PATEL; MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	GOVERNMENT PLEADER GOVERNMENT PLEADER
1268	X-OBJ/113/2014	06/06/2017	VANRAJSINH DEEPAJI JHALA	MR.HIREN M MODI	VIKRAMSINH LAXMANSINH CHAVDA CHINUBHAI RAMJIBHAI CHAUDHARY NEW INDIA ASSURANCE CO LTD	RULE SERVED RULE SERVED MR PALAK H THAKKAR
1269	X-OBJ/1/2015	13/01/2016	NANIBEN DEVJIBHAI PATEL	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1270	X-OBJ/2/2015	13/01/2016	BALCHANDRABHAI KARSHANBHAI PATEL	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1271	X-OBJ/3/2015	13/01/2016	HITESHKUMAR DEVJIBHAI PATEL ARVINDKUMAR DEVJIBHAI PATEL CHANDRAKANT DEVJIBHAI PATEL ANILKUMAR DEVJIBHAI PATEL JYOTSNABEN HITENDRAKUMAR PATEL SARALABEN ARVINDBHAI PATEL NIRUBEN CHANDRAKANT PATEL BHAVNABEN ANILKUMAR PATEL	MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1272	X-OBJ/4/2015	22/06/2015	HEIRS AND ADMINISTRATOR OF DECD. NARAYANBHAI HARIBHAI	MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	RULE SERVED; SINGHI & CO GOVERNMENT PLEADER
1273	X-OBJ/5/2015	22/06/2015	MAFATLAAL LAKHUBHAI PATEL LILABEN MAFATLAAL PATEL MANJULABEN MAFATLAAL PATEL JASVANTBHAI MAFATLAAL PATEL PREMILABEN MAFATAAL PATEL	MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA MR JAYESH V PATEL; MR TEJAS P SATTA	BHARAT PETROLEUM CORPORATION LIMITED. SPECIAL LAND ACQUISITION OFFICER	RULE SERVED; SINGHI & CO GOVERNMENT PLEADER
1274	X-OBJ/10/2015	25/02/2019	KALPNABEN @ KUSUMBEN W/D OF BHUPENDRAKUMAR R.PATEL SWETABEN D/O BHUPENDRAKUMAR R.PATEL DWIJESH S/O BHUPENDRAKUMAR R.PATEL	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM	NATIONAL INSURANCE COMPANY LIMITED SANTOKHSINGH S/O DILIPSINGH	MR VIBHUTI NANAVATI RULE SERVED

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1275	X-OBJ/12/2015	03/07/2015	SHARDABEN WD/O PARSHOTTAMBHAI SHANKARBHAI PATEL MUKESHBHAI CHHAGANBHAI VALAND HARIVADAN VITHALDAS KHATRI, HASMUKHBHAI GORDHANBHAI PATEL MUKESHBHAI PURSHOTTAMBHAI PATEL PUSHPABEN PURSHOTTAMBHAI PATEL KALAVATIBEN DILIPBHAI PATEL MUKESHBHAI M DAVE DY. DIRECTOR GOVT. OF GUJARAT UNITED INDIA INSURANCE CO LTD.	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR VIBHUTI NANAVATI	NEW INDIA ASSURANCE CO LTD.	MS MEGHA JANI
1276	X-OBJ/13/2015	03/07/2015	MAGANBHAI GORDHANBHAI PATEL MUKESHBHAI M DAVE DY. DIRECTOR C/O STATE INSTITUTE OF EDU. GOVT. OF GUJARAT UNITED INDIA INSURANCE CO.LTD. MUKESHBHAI CHHAGANBHAI VALAND, HARIVADAN VITHALDAS KHATRI,	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM; MR VIBHUTI NANAVATI MR MTM HAKIM MR MTM HAKIM	NEW INDIA ASSURANCE CO LTD.	MS MEGHA JANI
1277	X-OBJ/14/2015	03/07/2015	RAMANBHAI KALIDAS PATEL MUKESHBHAI M DAVE, DY. DIRECTOR, C/O. STATE INSTITUTE OF GOVT. OF GUJARAT UNITED INDIA INSURANCE CO.LTD. MUKESHBHAI CHHAGANBHAI VALAND, HARIVADAN VITHALDAS KHATRI,	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR VIBHUTI NANAVATI MR MTM HAKIM MR MTM HAKIM	NEW INDIA ASSURANCE CO LTD.	MS MEGHA JANI
1278	X-OBJ/16/2015	13/02/2015	RAJUBEN RAMSINH CHAUHAN	MR SP MAJMUDAR	STATE OF GUJARAT ENGINEER- UTTAR GUJARAT VIJ COMPANY LIMITED DEPUTY ENGINEER- UTTAR GUJARAT VIJ CO. LTD ENGINEER- GUJARAT ENERGY TRANSMISSION CORPORATION LTD	MR DIPAK R DAVE MR DIPAK R DAVE MR DIPAK R DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1279	X-OBJ/17/2015	16/02/2015	KALIBEN WD/O KALJIBHAI DAMOR KALIBEN WD/O GOVINDBHAI DAMOR NITABEN D/O KALJIBHAI DAMOR NILESHKUMAR KALJIBHAI DAMOR SHAILESHBHAI KALJIBHAI DAMOR NARESHBHAI KALJIBHAI DAMOR SAVITABEN WD/O KALJIBHAI DAMOR ALKESHSHBHAI KALJIBHAI DAMOR MINESHBHAI KALJIBHAI DAMOR JAGRUTIBEN KALJIBHAI DAMOR	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM	ORIENTAL INSURANCE CO LTD MANGLABHAI UDABHAI KATARA	MR R G DWIVEDI
1280	X-OBJ/18/2015	20/03/2015	MANISHABEN WD/O SANJAYBHAI TRIBHOVANDAS MODI MINOR RUDRAKUMAR SANJAYBHAI MODI MINOR RISHIKUMAR SANJAYBHAI MODI KAILASHBEN TRIBHOVANDAS MODI	MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM MR MTM HAKIM	NEW INDIA INSURANCE CO MANGUBHAI CHHAGANBHAI VASAVA BHAGVANJIBHAI DHUSABAHI SHELADIYA	MR SUNIL B PARIKH
1281	X-OBJ/22/2015	01/07/2019	MEENABEN W/O DHARMESHBHAI BRAHMBHATT VAIBHAVKUMAR DHARMESHBHAI BRAHMBHATT MINOR THRO' MEENABEN CHINTANKUMAR DHARMESHBHAI BRAHMBHATT MINOR THRO' MEENABEN SHANTILAL PRAHLADBHAI BRAHMBHATT VIDHYABEN SHANTILAL BRAHMBHATT	MR VA MANSURI MR VA MANSURI MR VA MANSURI MR VA MANSURI MR VA MANSURI	BHARTI AXA GENERAL INSURANCE CO LTD HEMANTKUMAR GANESHBHAI THAPA GAFURBHAI KALABHAI DESAI NARESHBHAI KARSHANBHAI MANDLIYA NATIONAL INSURANCE CO LTD	MR VIBHUTI NANAVATI MR MEHUL SHARAD SHAH
1282	X-OBJ/24/2015	27/11/2015	PRAFULLABEN CHANDRAKANTBHAI SHAH MOTHER OF DECD. MEERAL CHANDRAKANTBHAI HARIKISHANDAS SHAH - FATHER OF DECD.MEERAL SHAILI CHANDRAKANTBHAI SHAH SISTER OF DECD. MEERAL MINOR PARTH CHANDRAKANTBHAI SHAH - BROTHER OF DECD. MEERAL	MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT MR MRUGEN K PUROHIT	GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT
1283	X-OBJ/25/2015	05/08/2019	SUMAN AMAR SAHI MAHENDRA AMAR SAHI KISHAN AMAR SAHI DIPA AMAR SAHI HARI JALDAR SAHI	MS ANU S VERMA MS ANU S VERMA MS ANU S VERMA MS ANU S VERMA MS ANU S VERMA	SUNILKUMAR PRABHATSINH VAGHELA BHAGWANBHAI GANGARAM DUDHELIYA BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	 MR VIBHUTI NANAVATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1284	X-OBJ/31/2015	28/07/2016	RATIBHAI GOVINDBHAI PATEL	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	MR RITURAJ M MEENA
1285	X-OBJ/32/2015	28/07/2016	YUSUFBHAI DADABHAI SOLANKI	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	
1286	X-OBJ/33/2015	28/07/2016	PASABHAI MOHANBHAI MAKWANA	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	
1287	X-OBJ/34/2015	28/07/2016	RASULBHAI AMIRBHAI PATEL	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	
1288	X-OBJ/36/2015	27/07/2016	BABAJI ATAJI THAKOR MANGUBEN WD/O BABAJI THAKOR KALAJI BABAJI THAKOR KESARBEN D-O BABAJI THAKOR KRISHNABEN D-O BABAJI THAKOR MADHUBEN D/O BABAJI THAKOR ASHABEN D-O BABAJI THAKOR SAKRIBEN D-O BABAJI THAKOR	MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH	STATE OF GUJARAT GROUP GENERAL MANAGER	GOVERNMENT PLEADER MR RITURAJ M MEENA

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1289	X-OBJ/37/2015	27/07/2016	NENAJI MASANGJI THAKOR LAXMIBEN WD/O NENAJI THAKOR SONIBEN D/O NENAJI THAKOR DHULIBEN NENAJI THAKOR JASIBEN NENAJI THAKOR BALDEVJI NENAJI THAKOR	MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH	STATE OF GUJARAT GROUP GENERAL MANAGER	GOVERNMENT PLEADER MR RITURAJ M MEENA
1290	X-OBJ/38/2015	07/09/2016	VIRAJI ATAJI THAKOR	MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH	STATE OF GUJARAT GROUP GENERAL MANAGER	GOVERNMENT PLEADER M/S TRIVEDI & GUPTA
1291	X-OBJ/39/2015	07/09/2016	PRAVINKUMAR CHIMANLAL PATEL	MRS.DHARITA P MALKAN; MS.KHUSHBOO AAKASH SHETH	STATE OF GUJARAT GROUP GENERAL MANAGER	GOVERNMENT PLEADER M/S TRIVEDI & GUPTA
1292	X-OBJ/40/2015	13/01/2016	PATEL BHAVANBHAI JASHABHAI PATEL RATILAL JASHABHAI PATEL BABUBHAI JASHABHAI	MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1293	X-OBJ/41/2015	13/01/2016	PATEL AMBALAL SAVJIBHAI PATEL HIMATLAL SAVJIBHAI	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1294	X-OBJ/42/2015	27/07/2016	NARANBHAI PRANBHAI PATEL	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	MR RITURAJ M MEENA
1295	X-OBJ/43/2015	27/07/2016	YUSUFBHAI HASUBHAI MALEK	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	

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1296	X-OBJ/45/2015	07/09/2016	PATEL NAGJIBHAI MADHABHAI	(MR SL VAISHYA)	PATEL RANCHHODBHAI SAVJI. KOLI CHOTHIBEN DAUGHTER OF RAYCHANDJI BIJOLJI KOLI KHEMIBEN DAUGHER OF RAYCHANDJI BIJOLJI KOLI POPATJI RAMCHANDJI KOLI VIRAJI RAYCHANDJI KOLI GEMRJI RAYCHANDJI KOLI DHARSINH RAYCHANDJI KOLI KALIBEN WIFE OF RAYCHANDJI BIJOLJI KOLI METIBEN WIFE OF LALABHAI RAYCANDJI KOLI LAXMIBEN DAUGHTER OF RAYCHANDJI BIJOLJI AND WIFE OF ISHVARJI KOLI CHAMNIBEN DUGHTER OF RAYCHANDJI BIJOOJI AND WIFE OF MAFAJI PANAJI	
1297	X-OBJ/47/2015	12/07/2018	ASHISHBHAI ANANTRAI PAREKH ANANTRAI CHHAGANBHAI PAREKH ASHABEN ANANTRAI PAREKH NENSIBEN ANANTRAI PAREKH DRASHTI ANANTRAI PAREKH	MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI	NARINDERSING GURNAMSING DAKRI NATIONAL INSURANCE CO LTD NEW INDIA ASSURANCE COMPANY PATEL TRAVELS SERVICES LTD	RULE SERVED MR DAKSHESH MEHTA MR SUNIL B PARIKH RULE SERVED
1298	X-OBJ/48/2015	12/07/2018	KAJALBEN ASHISHBHAI PAREKH ANANTRAI CHHAGANBHAI PAREKH ASHABEN ANANTRAI PAREKH NENSIBEN ANANTRAI PAREKH DRASHTI ANANTRAI PAREKH	MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI MR.HIREN M MODI	NARINDERSING GURNAMSING DAKRI NATIONAL INSURANCE CO LTD NEW INDIA ASSURANCE COMPANY PATEL TRAVELS SERVICES LTD	RULE SERVED MR DAKSHESH MEHTA MR SUNIL B PARIKH RULE SERVED
1299	X-OBJ/50/2015	27/07/2016	AMRUTJI RAVAJI THAKOR	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	MR RITURAJ M MEENA
1300	X-OBJ/51/2015	27/07/2016	CHEHARAJI RAVAJI THAKOR	MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	MR RITURAJ M MEENA

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1301	X-OBJ/52/2015	27/07/2016	BABAJI AATAJI THAKOR MANGUBEN BABAJI THAKORE KALAJI BABAJI THAKOR KESARBEN BABAJI THAKOR MADHUBEN BABAJI THAKOR KRISHNABEN BABAJI THAKOR SAKRIBEN BABAJI THAKOR ASHABEN BABAJI THAKOR NENAJI MASANJI THAKOR LAXMIBEN NENAJI THAKOR SONIBEN NENAJI THAKOR DHULIBEN NENAJI THAKOR JASHIBEN NENAJI THAKOR BALDEVJI NENAJI THAKOR	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI	GROUP GENERAL MANAGER STATE OF GUJARAT	MR RITURAJ M MEENA
1302	X-OBJ/53/2015	27/07/2016	LEGAL HEIR OF LATE MADHAJI NATHAJI THAKOR KANKUBEN MADHAJI THAKOR SONAJI ALIAS SOMAJI MADHAJI THAKOR DASHRATHJI MADHAJI THAKOR RAMIBEN MADHAJI THAKOR CHAMPABEN MADHAJI THAKOR	MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI MR AV PRAJAPATI	THE GROUP GENERAL MANAGER, ONGC STATE OF GUJARAT	MR RITURAJ M MEENA
1303	X-OBJ/56/2015	06/09/2016	MAKVANA DHULSINH TAKHATSINH MAKVANA RATANSANG PRATAPSANG	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	
1304	X-OBJ/57/2015	06/09/2016	MAKVANA ARVINDBHAI KANSINH	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	
1305	X-OBJ/58/2015	06/09/2016	GABHARA PRATAPSANG BABSANG GABHARA UMEDSANG BABSANG	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	
1306	X-OBJ/59/2015	06/09/2016	KODARSANG GAMIRSANG CHAUHAN	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	
1307	X-OBJ/61/2015	13/01/2016	PATEL LILABEN CHHAGANBHAI	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
1308	X-OBJ/63/2015	10/08/2015	BACHUBHAI MAHIDHARBHAI	MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1309	X-OBJ/64/2015	10/08/2015	LEGAL HEIRS OF DECD BHANUSHANKER MAHIDHAR JAYSHREEBEN BHANUSHANKER SANKALIYA ASHVINBHAI BHANUSHANKER SANKALIYA BHAVESHBHAI BHANUSHANKER SANKALIYA	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1310	X-OBJ/65/2015	10/08/2015	CHHAGANBHAI VITHALBHAI	MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	

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1311	X-OBJ/66/2015	10/08/2015	LEGAL HEIRS OF DECD JENTILAL MAHIDHAR WD.SAVITABEN JENTILAL PRAVINKUMAR JENTILAL	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1312	X-OBJ/67/2015	10/08/2015	HARILAL NANJIBHAI VRUJLAL NANJIBHAI AMARBEN NANJIBHAI	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1313	X-OBJ/68/2015	10/08/2015	GORDHANBHAI ARJANBHAI	MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1314	X-OBJ/69/2015	10/08/2015	DHANJIBHAI ARJANBHAI	MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1315	X-OBJ/70/2015	10/08/2015	LEGAL HEIRS OF DECD. PARSHOTTAMBHAI ARJANBHAI JIVBAI BEN PARSHOTTAMBHAI TULJASHANKAR PARSHOTTAMBHAI RAMESHBHAI PARSHOTTAMBHAI	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1316	X-OBJ/71/2015	10/08/2015	GORDHANBHAI ARJANBHAI LEGAL HEIRS OF DECD. PARSOTTAMBHAI ARJANBHAI JIVBAIBEN PARSHOTTAMBHAI TULJASHANKAR PARSHOTTAMBHAI RAMESHBHAI PARSHOTTAMBHAI DHANJIBHAI ARJANBHAI	MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN MR NITIN M AMIN	STATE OF GUJARAT EXECUTIVE ENGINEER	
1317	X-OBJ/73/2015	11/04/2017	THE NEW INDIA ASSURANCE CO. LTD.	MR DIVYESH SEJPAL	LEGAL HEIRS AND REPRESENTATIVE OF DECEASED PURSHOTTAMBHAI BHIKHABHAI CHANDRIKABEN PURSHOTTAMBHAI MINOR DIPIKA PURSHOTTAMBHAI MINOR MAYURI PURSHOTTAMBHAI MINOR JAYESH PURSHOTTAMBHAI MINOR MEHUL PURSHOTTAMBHAI NANDKUNVARBA CHANDUBHA PARMAR NATUBHAI CHANDUBHAI PARMAR	
1318	X-OBJ/74/2015	11/04/2017	THE NEW INDIA ASSURANCE CO. LTD	MR DIVYESH SEJPAL	LALJIBHAI ISHWARBHAI . NANDKUNVARBA CHANDUBHA PARMAR NATUBHAI CHANDUBHAI PARMAR DECEASED PARSHOTTAM BHAI BHIKHABHAI PATEL	

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1319	X-OBJ/76/2015	10/10/2016	PATEL RAMANBHAI BECHARDAS PATEL SHAILESHKUMAR KANTILAL	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1320	X-OBJ/77/2015	10/10/2016	MAKVANA DHULSINH TAKHATSINH MAKVANA RATANSINH PRATAPSINH	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1321	X-OBJ/78/2015	10/10/2016	MAKVANA KESHAJI MOVTAJI	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1322	X-OBJ/79/2015	10/10/2016	MONABA W/O CHATURSANG PARBATSINH MOTISINH MAKVANA	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1323	X-OBJ/80/2015	10/10/2016	MAKVANA ALUSANG UMEDSANG SAMSANG ALUSANG MAKVANA DANSANG ALUSANG MAKVANA DHULSANG MANSANG MAKVANA KANSANG MANSANG MAKVANA DIPSINH MASANGSINH	MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1324	X-OBJ/81/2015	06/09/2016	MAKVANA RAMSUNG UDESUNG MAKVANA JALAMSUNG UDESUNG MAKVANA FULABEN KALUSINH	MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1325	X-OBJ/82/2015	06/09/2016	MAKVANA RAMSUNG UDESUNG MAKVANA FULABEN KALUSINH MAKVANA KIRTANSINH BABSINH	MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED

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1326	X-OBJ/83/2015	06/09/2016	MAKVANA HIRAJI PUNJAJI MAKVANA SOMAJI PUNJAJI MAKVANA RJUJI PUNJAJI	MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1327	X-OBJ/84/2015	06/09/2016	MAKVANA RAMSUNG UMEDSUNG MAKVANA TAKHATSUNG UMEDSUNG MAKVANA JASVANTSUNG UMEDSUNG MAKVANA RANJITSUNG UMEDSUNG	MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1328	X-OBJ/85/2015	06/09/2016	KODARSANG KALUSANG MAKVANA KESRISINH KALUSINH MAKVANA RANJITSINH KALUSINH MAKVANA RUPSINH KALUSINH MAKVANA	MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1329	X-OBJ/86/2015	06/09/2016	MAKVANA ABHESINH MADHUSANG MAKVANA VAKTUSANG MADHUSANG MAKVANA PRATAPSANG MADHUSANG MAKVANA LALSANG MADHUSANG	MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1330	X-OBJ/87/2015	06/09/2016	MAKVANA RAMSINH CHHANSINH MAKVANA NATHUSINH CHHANSINH MAKVANA UDESANG CHHANSINH MAKVANA PRATAPSINH CHHANSINH	MR SK PATEL MR SK PATEL MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1331	X-OBJ/88/2015	06/09/2016	MAKVANA RAMSANG UDESANG MAKVANA JALAMSANG UDESANG	MR SK PATEL MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1332	X-OBJ/89/2015	06/09/2016	RATHOD PUNJSUNG KHUMSUNG	MR SK PATEL	SPECIAL LAND ACQUISITION OFFICER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP; RULE SERVED
1333	X-OBJ/91/2015	08/07/2016	GAURANG MATHURBHAI LEUVA	MR CHINTAN S POPAT	NIRUBEN RANCHHODBHAI DABHI	MR BP GUPTA
1334	X-OBJ/94/2015	17/02/2016	RADHAMANIAMMA G NAIR SURESHKUMAR GAGADHARAN NAIR	MR.HIREN M MODI MR.HIREN M MODI	MANAGER	MR HS MUNSHAW

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1335	X-OBJ/127/2015	03/05/2019	HEIRS OF DECEASED HEMCHAND BHAVDEV PANDEY HEMA HEMCHAND PANDEY MINOR RAHUL HEMCHAND PANDEY MINOR ROHIT HEMCHAND PANDEY	MAITRI P PATEL MAITRI P PATEL MAITRI P PATEL	THIRU K. NAZIRAHMED KADARSHA SAIYAD ICICI LOMBARD GENERAL INSURANCE CO LTD PRAHALADBHAI CHHANABHAI RAVAL SHAILESHKUMAR BALDEVJI THAKOR BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR VIBHUTI NANAVATI MS VIDHI J BHATT
1336	X-OBJ/21/2016	03/07/2019	KUMBHAR BHIKHABHAI CHHAGANBHAI	MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP MR AJAY R MEHTA
1337	X-OBJ/22/2016	03/07/2019	PRAJAPATI GANDABHAI GANESHBHAI	MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	
1338	X-OBJ/23/2016	03/07/2019	PRAJAPATI SENDHABHAI HARIBHAI	MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	
1339	X-OBJ/24/2016	03/07/2019	SOLANKI RAMAJI FATAJI	MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	
1340	X-OBJ/25/2016	03/07/2019	LILABA BHARATHUJI SOLANKI ARVINDJI BHARATHUJI SOLANKI DINESH BHARATHUJI SOLANKI VISHNUBA BHARATHUJI SOLANKI GITABEN BHARATHUJI SOLANKI	MR. JAYESH C PATEL MR. JAYESH C PATEL MR. JAYESH C PATEL MR. JAYESH C PATEL MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	
1341	X-OBJ/26/2016	03/07/2019	KUMBHAR MANUBHAI MOHANBHAI	MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	
1342	X-OBJ/27/2016	03/07/2019	PRAJAPATI MAFABHAI VANABHAI	MR. JAYESH C PATEL	SPECIAL LAND ACQUISITION OFFICER DEPUTY GENERAL MANAGER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
1343	X-OBJ/32/2016	22/06/2016	PATEL MAGANLAL CHHITABHAI		MAGANLAL DURGASHANKAR TRIVEDI, PATEL JIVRAJ BHURABHAI PATEL HARIBHAI KALABHAI THE CHARITY COMMISSIONER, SHRI PU. BHAGWANTSWARUPDASJI SHASTRI MUKTIJIVANDASJI GURU SWAMI JADEJA BALVIRSINHJI VAJESINH BHANDARI RAMSUKHDASJI DARBAR SHRI JASHBHAI LAKHABHAI LAXMIDAS MANDANBHAI TILAVA PATEL POPATLAL PADAMSHI PATEL MAVJI MULJI SHASTRI HARIPRIYADASJI GURU PURANI HARIBALDASJI KOTHARI PRABHUDAS MARGHABHAI SHASTRI ATMAPRAKASHJI GURU KRUSHNAVALLABHACHARJI KRUSHNASWARUP NARAYANSWARUP SHASTRI KRUSHNAPRAKASH BHAKTIJIVAN, KOTHARI VISHWAPRAKASHJI GURU BHATINANDANDASJI SWAMI BALDEVPRASADJI GURU SHASTRI HARIVALLABHDASJI PURANI DEVNANDANDASJI GURU GNANSWARUDASJI SHRI ALA MANSI PITHIYA SHETH DHIRAJLAL PRAGJIBHAI SHASTRI BHAGWATSWARUPDASJI PURANI PATEL KURJIBHAI MEGHJIBHAI SWAMINARAYAN BUILDING SOMPRAKASHDASJI GURU PURANI HARINARAYANDASJI ACHARYASHRI NARENDRAPRASADJI ANANDPRADSJI MAHARAJ,SINCE DECEASED HIS HEIRS AJENDRAPRASADJI NARENDRAPRASADJI PANDE LALITADEVI NARENDRAPRASADJI PANDYA ARUNBEN NARENDRAPRASADJI PANDE KOTHARI SHASTRI MADHAVDASJI GURU PURANI DHARMASWARUPDASJI GURU BRAHMCHARI PURUSHOTTAM ANANDJI GURU BRAHMCHARI PRASHAD MOHAN BHARAT GURU SWAMI	

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1344	X-OBJ/33/2016	06/09/2019	EMPLOYEES' STATE INSURANCE CORPORATION	NOTICE SERVED	M/s. AGEW Steel Manufacturing Pvt. Ltd.	
1345	X-OBJ/34/2016	19/09/2018	RAJUBAHI @ RAJSING NATHABHAI KATARA DECD TJROUGH HEIRS SUSHILABEN W/D O RAJUBHAI @ RAISING NATHABHAI KATARA MINOR KAISHIKKUMAR RAJUBHAI @ RAJSING NATHABHAI KATARA MINOR SEJALBEN RAJUBHAI @ RAJSING KATARA MINOR SATISKUMAR RAJUBHAI @ RAJSING KATARA	MR MTM HAKIM	NATIONAL INSURANCE COMPANY MUKESHKUMAR RAMLABHAI KATARA [DELETED] CHUNILAL GOMJIBHAI DAMOR	MR DAKSHESH MEHTA DELETED RULE SERVED
1346	X-OBJ/36/2016	18/02/2019	PUSHPALATA SHYAMSUNDER KEJRIWAL MADHUKAR SHYAMSUNDER KEJRIWAL MUKTA SHYAMSUNDER KEJRIWAL DULARIDEVI TRILOKCHAND KEJRIWAL	MR DAKSHESH MEHTA MR DAKSHESH MEHTA MR DAKSHESH MEHTA MR DAKSHESH MEHTA	VITHALBHAI NARANBHAI ORIENTAL INSURANCE CO LTD.	RULE SERVED (MR MAULIK J SHELAT)
1347	X-OBJ/37/2016	05/07/2016	SODHA GAMUBHA MADHUBHA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR GUJARAT MINERAL DEVELOPMENT CORPORATION STATE OF GUJARAT	GOVERNMENT PLEADER MR.VARUN K.PATEL GOVERNMENT PLEADER
1348	X-OBJ/38/2016	05/07/2016	PATEL AMRUTBHAI PREMJIBHAI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	
1349	X-OBJ/39/2016	05/07/2016	THROUGH LEGAL HEIR JETHUBHA KHENGARJI JADEJA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	
1350	X-OBJ/40/2016	05/07/2016	RAMESHBHAI JIVARAJBHAI PATEL	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAHKATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	
1351	X-OBJ/41/2016	05/07/2016	KARSANBHAI JIVRAJBHAI PATEL	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1352	X-OBJ/42/2016	05/07/2016	BABUBHAI PREMJIBHAI PATEL	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	
1353	X-OBJ/43/2016	05/07/2016	THROUGH LEGAL HEIRS MAMUBHA JEMALJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	
1354	X-OBJ/44/2016	05/07/2016	KANJI HARJIBHAI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT	
1355	X-OBJ/45/2016	05/07/2016	RAJABHAI KHETABHAI SHIVGANBHAI KHETABHAI	MR ANAND R PATEL; MR VIJAY N RAVAL MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1356	X-OBJ/46/2016	05/07/2016	HOTHI BUDHABHA VERASALJI PUNJAJI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1357	X-OBJ/47/2016	05/07/2016	HOTHI SENKUVARBA VANKAJI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1358	X-OBJ/48/2016	05/07/2016	RATANJI VELUBHA NARANJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1359	X-OBJ/49/2016	05/07/2016	HOTHI PIROJI KANJI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	

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1360	X-OBJ/50/2016	05/07/2016	SURUBHA JASHAJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1361	X-OBJ/51/2016	05/07/2016	THROUGH LEGAL HEIRS BHIMAJI JEMALJI, AJUBHA BHIMAJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1362	X-OBJ/52/2016	05/07/2016	THROUGH LEGAL HEIRS NATHUBHA VELUBHA HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1363	X-OBJ/53/2016	05/07/2016	JODHUBHA MANGAJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1364	X-OBJ/54/2016	05/07/2016	MEGHRAJI JASHAJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1365	X-OBJ/55/2016	05/07/2016	THROUGH LEGAL HEIR JETHUBHA KHENGARJI JADEJA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1366	X-OBJ/56/2016	05/07/2016	HOTHI RAMBA HARBHAMJI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	

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1367	X-OBJ/57/2016	05/07/2016	GAGUJI KESHARJI SODHA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1368	X-OBJ/58/2016	05/07/2016	TAKHUBHA KESHARJI SODHA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1369	X-OBJ/59/2016	05/07/2016	UAMRSINH KESHARJI SODHA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1370	X-OBJ/60/2016	05/07/2016	THROUGH LEGAL HEIRS PATEL KHETABHAI SHIVAJIBHAI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1371	X-OBJ/61/2016	05/07/2016	VANKAJI BHACHAJI KALYANJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1372	X-OBJ/62/2016	05/07/2016	HOTHI RATANJI VELUBHA	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1373	X-OBJ/63/2016	05/07/2016	THROUGH LEGAL HEIR MANGALJI KALYANJI HOTHI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1374	X-OBJ/64/2016	05/07/2016	HOTHI VAKAJI KARAJI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	
1375	X-OBJ/65/2016	05/07/2016	THROUGH LEGAL HEIRS PATEL KHETABHAI SHIVJIBHAI	MR ANAND R PATEL; MR VIJAY N RAVAL	DEPUTY COLLECTOR NAKHATRANA GUJARAT MINERAL DEVELOPMENT CORPORATION LTD STATE OF GUJARAT THROUGH DEPUTY COLLECTOR NAKHATRANA	GOVERNMENT PLEADER GOVERNMENT PLEADER
1376	X-OBJ/66/2016	07/07/2016	UNITED INDIA INSURANCE COMPANY LIMITED MAHESANA THRU ITS MOTOR T P CLAIMS	MR AMIT M BAROT; MR JIGAR G GADHAVI	KALUBHAI AKBARKHAN CHAUHAN MUKUND SITARAM NARELKAR BABULAL RATNABHAI MAKWANA JASHODABEN WD-O BABULAL MAKWANA VIKRAMBHAI BABULAL MAKWANA	

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1377	X-OBJ/67/2016	25/07/2016	CHANDRAVATIBEN WIDOW OF JAYANTIBHIA NAGINBHAI	MR AMIT V THAKKAR	PIYUSHBHAI RANCHODBHAI PATEL	MR AB MUNSHI
			HEMANTKUMAR SON OF JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR	HEIRS AND LEGAL REPRESENTATIVES OF DECD.	MR AB MUNSHI
			DECENTKUMAT SON OF JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR	VINODBHAI NAGINBHAI	MR AB MUNSHI
			KALPESHKUMAR SON OF JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR	NIRUBEN WIDOW OF VINODBHAI NAGINBHAI	MR AB MUNSHI
			VIMALKUMAR SON OF JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR	PIYUSH SON OF VINODBHAI NAGINBHAI	MR AB MUNSHI
			SHRADHABEN DAUGHTER OF JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR	ROCKY SON OF VINODBHAI NAGINBHAI	MR AB MUNSHI
					PRATIK SON OF VINODBHAI NAGINBHAI	MR AB MUNSHI
					JAMNABEN DAUGHTER OF ISHWARBHAI NAGINBHAI	MR AB MUNSHI
					LAXMIBEN DAUGHTER OF PRAVINBHAI NAGINBHAI	MR AB MUNSHI
					ANITABEN WD/O RAJUBHAI NAGINBHAI	
					DIVYANG RAJUBHAI NAGINBHAI PATEL	
					PIYASAIBEN RAJUBHAI NAGINBHAI	
					SAVJIBHAI GOVINDBHAI PATEL	MR AB MUNSHI
					JASMATBHAI NANUBHAI PATEL (VIDIYA)	MR AB MUNSHI
					JAYANTILAL MAFATLAL SHAH	MR AB MUNSHI
					VIMALBHAI RANCHHODBHAI PATEL	MR AB MUNSHI
					JAGDISHBHAI SUKHABHAI AHIR	MR AB MUNSHI
					JAGDISHBHAI CHNADULAL PATEL	MR AB MUNSHI
					HITENDRA DAULATRAI NAYAK	MR AB MUNSHI
					DAHYABHAI GOPALBHAI MAISURIA THROUGH POA NILESHBHAI B MAISURIA	MR AB MUNSHI
					CHANDRESHBHAI MAGANBHAI PATEL	
					NILESHBHAI MAGANBHAI PATEL	
					DIPENBHAI HITENDRABHAI DESAI	

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1378	X-OBJ/68/2016	25/07/2016	CHANDRAVATIBEN WIDOW OF JAYANTIBHIA NAGINBHAI HEMANTKUMAR SON OF JAYANTIBHAI NAGINBHAI DECENTKUMAT SON OF JAYANTIBHAI NAGINBHAI KALPESHKUMAR SON OF JAYANTIBHAI NAGINBHAI VIMALKUMAR SON OF JAYANTIBHAI NAGINBHAI SHRADHABEN DAUGHTER OF JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR MR AMIT V THAKKAR MR AMIT V THAKKAR MR AMIT V THAKKAR MR AMIT V THAKKAR MR AMIT V THAKKAR	JAYANTILAL MAFATLAL SHAH PIYUSHBHAI RANCHHODBHAI PATEL VIMALBHAI RANCHHODBHAI PATEL JAGDISHBHAI SUKHABHAI AHIR JAGDISHBHAI CHANDULAL PATEL HITENDRABHAI DOLATRAI NAYAK DAHYABHAI GOPALBHAI MAISURIA THRU CONSTITUTED POA NILESHBHAI B MAISURIA CHANDRESHBHAI MAGANBHAI PATEL NILESHBHAI MAGANBHAI PATEL DIPENBHAI HITENDRABHAI DESAI VINODBHAI NAGINBHAI - SINCE DECD. THROUGH LEGAL HEIRS NIRUBEN WIDOW OF VINODBHAI NAGINBHAI PIYUSH VINODBHAI ROCKY VINODBHAI PRATIK VINODBHAI JAMNABEN ISHWARBHAI DAUGHTER OF NAGINBHAI SUKHABHAI LAXMIBEN PRAVINBHAI D/O NAGINBHAI SUKHABHAI ANITABEN WD/O RAJUBHAI NAGINBHAI DIVYANGBHAI RAJUBHAI PATEL PIYASIBEN D/O RAJUBHAI NAGINBHAI PATEL SAVJIBHAI GOVINDBHAI PATEL JASHMATBHAI NANUBHAI PATEL (VIDIYA)	MR BAIJU JOSHI
1379	X-OBJ/70/2016	08/08/2016	DAKSHABEN WD/O DILIPBHAI SHANTIBHAI PATEL SIDDHARTH DILIPBHAI PATEL RADHABEN D/O DILIPBHAI SHANTIBHAI PATEL	(MR PARESH M DARJI) (MR PARESH M DARJI) (MR PARESH M DARJI)	UNITED INDIA INSURANCE COMPANY LIMITED. BACHUBHAI JETHABHAI CHAUHAN TUSHARBHAI JAYRAMBHAI PATEL	 UNSERVED EXPIRED (R) RULE SERVED
1380	X-OBJ/72/2016	06/09/2019	HARSHADKUMAR SHANTILAL RATHOD	MR.HIREN M MODI	INDRASINH UDESINH JADEJA [DELETED] GUJARAT STATE ROAD TRANSPORT CORPORATION	 MS SEJAL K MANDAVIA

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1381	X-OBJ/74/2016	23/08/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION	MRS VASAVDATTA BHATT	HETALIBEN D/O PUNABHAI MANSINGBHAI DAMOR SHANIBEN D/O PUNABHAI MANSINGBHAI DAMOR RAJESHKUMAR LIMJIBHAI KAMOL	MR.HIREN M MODI; RULE SERVED MR.HIREN M MODI; RULE SERVED DELETED
1382	X-OBJ/75/2016	12/12/2020	HEIRS OF DECD. VALKUBEN PREMABHAI SODMIYA JAYANTIBHAI PREMABHAI SODMIYA MINOR LALITABEN PREMABHAI SODMIYA	MR MEHUL S SHAH MR MEHUL S SHAH MR MEHUL S SHAH	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD PREMJIBHAI ALIAS PREMA BACHUBHAI	MR NIKUNT K RAVAL RULE SERVED
1383	X-OBJ/96/2016	24/09/2019	BALVANTBHAI DHANABHAI	MR VIJAY N RAVAL	EXECUTIVE ENGINEER ADDITIONAL SPECIAL ACQUISITION OFFICER STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1384	X-OBJ/101/2016	24/09/2019	MOHANBHAI SARDARBHAI	MR VIJAY N RAVAL	EXECUTIVE ENGINEER ADDITIONAL SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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1385	X-OBJ/102/2016	24/09/2019	BALVANTBHAI KANGABHAI	MR VIJAY N RAVAL	EXECUTIVE ENGINEER ADDITIONAL SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1386	X-OBJ/103/2016	24/09/2019	DALSUKHBHAI GEMABHAI	MR VIJAY N RAVAL	EXECUTIVE ENGINEER ADDITIONAL SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1387	X-OBJ/104/2016	24/09/2019	RAMSING HEMABHAI	MR VIJAY N RAVAL	EXECUTIVE ENGINEER ADDITIONAL SPECIAL LAND ACQUISITION OFFICER STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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1388	X-OBJ/113/2016	16/11/2017	URVASHIBEN KISHORBHAI MEHTA KHYATIBEN KISHORBHAI MEHTA DANISH KISHORBHAI MEHTA JASUMATIBEN NATHALAL MEHTA	MR BHAVESH BABARIYA MR BHAVESH BABARIYA MR BHAVESH BABARIYA MR BHAVESH BABARIYA	NEW INDIA ASSURANCE CO. LTD. JAGDISHSINH R GOHIL MOHANBHAI K CHAUHAN SURESHBHAI N MEHTA PARTNER OF PARTNERSHIP FIRM	MR GC MAZMUDAR; MR HG MAZMUDAR MILAN R MARUTI MILAN R MARUTI
1389	X-OBJ/114/2016	23/11/2017	SURESHKUMAR NATHALAL MEHTA	MR BHAVESH BABARIYA	NEW INDIA ASSURANCE CO. LTD. JAGDISHSINH R GOHIL MOHANBHAI K CHAUHAN	MR GC MAZMUDAR; MR HG MAZMUDAR MILAN R MARUTI MILAN R MARUTI
1390	X-OBJ/120/2016	19/12/2016	BRIJESH H PATEL	MR.HIREN M MODI	RAMSINH JAWALSINH PATELIYA MITESH HARSHADBHAI PATEL NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK RULE UNSERVED MR R G DWIVEDI; RULE SERVED
1391	X-OBJ/122/2016	24/10/2018	NATIONAL INSURANCE COMPANY LTD.	MR JIGAR G GADHAVI	RAJENDRASINH M VADHER HIMANSHUBHAI JAYANTILAL BHAVSAR RANJITSINH CHENAJI VADHER	RULE SERVED RULE SERVED
1392	X-OBJ/126/2016	02/07/2018	KANAKBEN WD/O NIPENBHAI PRAMANIK GAUTAM NIPENBHAI KHITISHBHAI PRAMANIK	MR H M SHAH; MR KUNAL S SHAH MR H M SHAH; MR KUNAL S SHAH	NEW INDIA ASSURANCE CO. LTD. RAIJIBHAI PRABHATBHAI VAGHELA VIPULKUMAR BALDEVPRASAD JOSHI	MR GC MAZMUDAR RULE NOT RECD BACK RULE SERVED
1393	X-OBJ/130/2016	27/01/2017	IMAMBHAI AJAMBHAI SHAIKH	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1394	X-OBJ/139/2016	27/01/2017	PRABHUDAS UMEDBHAI PATEL AMRATBHAI PRABHUDAS PATEL THRO ADMINISTRATOR PRABHUDAS UMEDBHAI	MR AV PRAJAPATI MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1395	X-OBJ/4/2017	30/01/2017	RAMESHBHAI NATHABHAI DESAI	MR CHIRAG B PATEL	STATE OF GUJARAT ADDITIONAL CHIEF SECRETARY, DIRECTOR, AGRICULTURAL MARKETTING AND RURAL FINANCE DEPUTY DIRECTOR AND DISTRICT REGISTRAR BHUPENDRASINHJI CHUDASMA ANANDIBEN M. PATEL AGRICULTURE PRODUCE MARKET COMMITTEE, PATAN AGRICULTURE PRODUCE MARKET COMMITTEE, VAGDOD	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1396	X-OBJ/6/2017	22/11/2017	VANSHKUI DUDH UTPADAK SAHAKARI MANDALI LTD. MANSIBHAI KALYANJIBHAI PATEL	MR CHIRAG B PATEL MR CHIRAG B PATEL	RAMILABEN KANTUBHAI PATEL DISTRICT REGISTRAR SURAT DISTRICT COOPERATIVE MILK PRODUCERS UNION LIMITED NILAMBEN W/O.MUKESHBHAI PATEL	MS. KRUTI M SHAH
1397	X-OBJ/7/2017	22/11/2017	VANSHKUI DUDH UTPADAK SAHAKARI MANDALI LTD. MANSIBHAI KALYANJIBHAI PATEL	MR CHIRAG B PATEL MR CHIRAG B PATEL	NILAMBEN W/O. MUKESHBHAI PATEL DISTRICT REGISTRAR SURAT DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD. RAMILABEN KANTUBHAI PATEL	MR BAIJU JOSHI ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1398	X-OBJ/18/2017	22/03/2017	DIPABEN GYANCHAND MULCHANDANI	MR.HIREN M MODI	GUJARAT STATE ROAD TRANSPORT CORPORATION KANTIBHAI DAHYABHAI JHALA	MRS VASAVDATTA BHATT

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1399	X-OBJ/25/2017	03/05/2017	SAVITABEN MANUBHAI RADADIA (PATEL) W/O MANUBHAI BHADABHAI RAJESH MANUBHAI RADADIA (PATEL) MINAXI MANUBHAI RADADIA (PATEL BHADABHAI MULJIBHAI RADADIA (PATEL) SHANABEN BHADABHAI RADADIA (PATEL)	(MR HM PRACHCHHAK) (MR HM PRACHCHHAK) (MR HM PRACHCHHAK) (MR HM PRACHCHHAK) (MR HM PRACHCHHAK)	DELETED VIDE ORDER BELOW EXH.15 HABIB AHMED NOORMAHMAD NATIONAL INSURANCE CO.	MR DAKSHESH MEHTA
1400	X-OBJ/30/2017	05/06/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION	MR R.K.MANSURI	SALMABEN W/O NAVABBHAI BLOOCH - LH AND LR OF DECD. NAVABBHAI MUSTUFABHAI BLOOCH MINOR NAJIRABANU NAVABBHAI BLOOCH - LH AND LR OF DECD. NAVABBHAI MUSTUFABHAI BLOOCH MINOR SHAHBAJ NAVABBHAI BLOOCH - LH AND LR OF DECD. NAVABBHAI MUSTUFABHAI BLOOCH MINOR NAMIRABANU NAVABBHAI BLOOCH - LH AND LR OF DECD. NAVABBHAI MUSTUFABHAI BLOOCH SHAHNAJBANU W/O. MUSTAFABANU SIDIBHAI BLOOCH	
1401	X-OBJ/67/2017	04/09/2018	HINABEN KAUSHIKBHAI SANGANI PALAK KAUSHIKBHAI SANGANI VIRAL KAUSHIKBHAI SANGANI	MR SANDEEP R LIMBANI MR SANDEEP R LIMBANI MR SANDEEP R LIMBANI	THAKKAR HEMANTKUMAR TULSIDAS ORIENTAL INSRUANCE COMPANY LTD PRABHUDASBHAI PRANJIVANBHAI SANGANI KANCHANGAURI PRABHUDAS SANGANI BAJAJ ALIANCE GENERAL INSURANCE COMPANY LTD, RAJKOT	
1402	X-OBJ/72/2017	13/10/2017	BHARTIBEN W/O SURENDRAMOHAN GUPTA	MR DHRUV K DAVE	SURENDRA MOHAN RAMJILAL GUPTA	MR MB GOHIL
1403	X-OBJ/2/2018	01/02/2018	RAKESHBHAI BACHUBHAI PARGI-BHIL	MR MOHSIN M HAKIM	FUTURE GENERAL INDIA INSURANCE CO. LTD., PARVATBHAI RAVJIBHAI DAMOR	MR GC MAZMUDAR; MR HG MAZMUDAR
1404	X-OBJ/9/2018	01/10/2018	HEIRS OF DECD. PRAFULKUMAR POPATLAL THAKKAR MAYUR PRAFULKUMAR THAKKAR PIYUSH PRAFULKUMAR THAKKAR ASHISHBHAI PRAFULBHAI THAKKAR BHARTIBEN PRAFULKUMAR THAKKAR	MR TUSHAR L SHETH MR TUSHAR L SHETH MR TUSHAR L SHETH MR TUSHAR L SHETH MR TUSHAR L SHETH	PASCHIM GUJARAT VIJ COMPANY LIMITED	MS RV ACHARYA

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1405	X-OBJ/10/2018	22/02/2018	PATEL ANITABEN D/O. SHAMALBHAI BHAGWANBHAI AND W/O. PATEL ASHWINBHAI NATWARBHAI	MR. JAY M THAKKAR	HEIRS AND LEGAL REPRESENTATIVES OF SHIVABHAI MERUBHAI PARMAR KASHIBEN WD/O. SHIVABHAI MERUBHAI (DELETED) PARMAR GOTABHAI ALIAS DINESHBHAI SHIVABHAI PARMAR VIMLABEN D/O. SHIVABHAI MERUBHAI AND W/O. MELABHAI SOMABHAI PARMAR LAXMIBEN D/O. SHIVABHAI MERUBHAI AND W/O. REVABHAI JAVERBHAI PARMAR NANDABVEN D/O. SHIVABHAI MERUBHAI AND W/O. AYANTIBHAI RAVJIBHAI PARMAR GEETABEN D/O. SHIVABHAI MERUBHAI AND W/O. VIAYBHAI JAYANTIBHAI PARMAR KOKILABEN D/O. SHIVABHAI MERUBHAI AND W/O. LALABHAI RAVJIBHAI RAJNIKANT MAGANBHAI PATEL RASHMIKANT CHHAGANBHAI PATEL UDESANG CHANDUBHAI PARMAR MANUBHAI JENABHAI PARMAR	MR DILIP B RANA MR DILIP B RANA MR DILIP B RANA MR DILIP B RANA MR DILIP B RANA MR DILIP B RANA MR DILIP B RANA MR DILIP B RANA
1406	X-OBJ/68/2018	07/08/2018	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED SALIMBHAI MOHMADBHAI MUKINDO REHANABEN SALIMBHAI MUKINDO EZAZ SALIMBHAI KUKINDO ASRAF SALIMBHAI MUKINDO	JENIL M SHAH JENIL M SHAH JENIL M SHAH JENIL M SHAH	UNITED INDIA INSURANCE COMPANY LTD. MESURBHAI JETHABHAI CHAVDA(AHIR) PAVAN BUS SERVICES PVT LTD MOHMAD HUSEN NASIRBHAI MUKINDO	NOTICE UNSERVED
1407	X-OBJ/81/2018	20/06/2019	DEHLAJI DHARMSIJI RATHOD (THAKOR) BABIBEN DEHLAJI RATHOD(THAKOR)	KAASH K THAKKAR KAASH K THAKKAR	GANDABHAI SHIVABHAI THAKOR JAMABHAI BHURABHAI RAVAL IFFCO TOKYO GENERAL INSURANCE CO. LTD	RULE SERVED RULE SERVED MR PALAK H THAKKAR

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1408	X-OBJ/108/2018	02/11/2018	DIYORA BHANDERI CORPORATION THROUGH PARTNER PRAVIN DHARAMSHIBHAI LAKHANI ASHISHBHAI DAYABHAI DIYORA, DIRECTOR, DIYORA DIAMOND PVT LTD DHAVAL DAYABHAI DIYORA, DIRECTOR, DIYORA DIAMOND PVT LTD ZWELEX TECHNOLOGIES PRIVATE LIMITED ALPESHBHAI RAMESHBHAI DONGA, DIRECTOR, ZWELEX TECHNOLOGIES PRIVATE LIMITED RAKESHBHAI SHANTILAL PANSURIYA, DIRECTOR ZWELEX TECHNOLOGIES PRIVATE LIMITED BHANDERI IMPEX THROUGH PARTNER NILESH PARSHOTTAMBHAI KOTHIYA GSPN EXIM THROUGH PARTNER SHAMBUBHAI PARSHOTTAM MORADIYA BHANDERI TRENDZ (INDIA) PVT LTD DIYORA DIAMOND PVT LTD PRAVINBHAI DHARAMSHIBHAI LAKHANI NILESH PRASHOTTAMBHAI KOTHIYA, PARTNER, BHANDERI IMPEX AND DIRECTOR BHANDERI TRENDZ (INDIA) PVT LTD SHAMBHUBHAI PARSHOTTAMBHAI MORADIYA, PARTNER GSPN EXIM AND DIRECTOR BHANDERI TRENDZ (INDIA) GHANSHYAM MAGANBHAI BHANDERI, DIRECTOR, BHANDERI TRENDZ (INDIA) PVT LTD	MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH MR MANAN A SHAH	GALATEA LTD SARINE TECHNOLOGY LTD	MR DILIP B RANA MR DILIP B RANA
1409	X-OBJ/129/2018	25/09/2019	MINABEN KANTILAL PATEL HARESHKUMAR KANTILAL PATEL BHAVESHKUMAR KANTILAL PATEL	KAASH K THAKKAR KAASH K THAKKAR KAASH K THAKKAR	HABIBBHAI ALAMKHAN GHORI RELIANCE GENERAL INSURANCE CO. LTD.	 MR RATHIN P RAVAL
1410	X-OBJ/11/2019	04/02/2019	FATMABEN MAJIDBHAI GHORI MURTUZA MAJIDBHAI GHORI IMRAN MAJIDBHAI GHORI ROJINABEN MAJIDBHAI GHORI RUKSHANA MAJIDBHAI GHORI	KHUSHBU H DANECHA KHUSHBU H DANECHA KHUSHBU H DANECHA KHUSHBU H DANECHA KHUSHBU H DANECHA	DIVISIONAL CONTROLLER (BHAVNAGAR) SUKHABHAI D CHAUHAN THE ORIENTAL INSURANCE CO. LTD	

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1411	X-OBJ/69/2019	04/09/2019	JETIBEN HIRABHAI DHAGELL.H. AND REPRESENTATIVES OF DECEASED HIRABHAI DEVABHAI DHAGEL MINOR LABHUBEN HIRABHAI DHAGEL MINOR GHUGHABHAI HIRABHAI DHAGEL MINOR SANJAYBHAI HIRABHAI DHAGEL MINOR NAGARBHAI HIRABHAI DHAGEL DEVABHAI BHAGWANBHAI DHAGEL RAJUBEN DEVABHAI DHAGEL	MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH MR. HEMAL SHAH	MAHESHBHAI BHANJIBHAI DOBARIYA UNITED INDIA INSURANCE COMPANY HAKUBHAI VARVABHAI SABAD THE NATIONAL INSURANCE CO. LTD. JITENDRABHAI SAVJIBHAI MENIYA JASHUMATI PUNITKUMAR UPADHYAY	
1412	X-OBJ/8/2020	20/07/2020	GLOBELA PHARMA PVT. LTD.	MR D K TRIVEDI	JIGAR THAKKAR	
1413	X-OBJ/27/2020	11/08/2020	LAXMIBEN MAJIBHAI JAJADIYA KOMALBEN MANJIBHAI JAJADIYA KETANBHAI MANJIBHAI JAJADIYA VIJAYBHAI MANJIBHAI JAJADIYA ANJAVALIYABEN RAMJIBHAI JAJADIYA	MR GAURANG K CHAUHAN MR GAURANG K CHAUHAN MR GAURANG K CHAUHAN MR GAURANG K CHAUHAN MR GAURANG K CHAUHAN	JAFARALI NASIRALI SAIYAD UNITED INDIA INSURANCE COMPANY LTD	

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1	SA/403/1974	07/07/2008	PATEL MAGANLAL GOPALDAS DECEASED HENCE HIS HEIRS,PATEL PRAHLADBHAI MAGANDAS,PATEL RANCHHODBHAI MAGANDAS,PATEL KANTILAL MAGANDAS,PATEL SHANKERLAL GOPALDAS,PATEL AMBALAL GOPALDAS	,MANGALDAS M SHAH	PATEL VITHALBHAI BHULABHAI DECEASED HENCE HIS HEIRS,BAI MANI WD/O PATEL VITHAL BHULABHAI,BAI SHAKARI D/O PATEL VITHALBHAI BHULABHAI,BAI SANTOK D/O PATEL VITHALBHAI BHULABHAI,BAI KANTA MINOR D/O PATEL VITHALBHAI BHULABHAI REP. BY HER LEGAL GAURDIAN BAI MANI,SHAH RAMNIKLAL SHAKARCHAND SINCE DECEASED HIS HEIRS L/R,SHANTABEN WD/O RAMNIKLAL SAKARCHAND,RAMESHCHADRA RAMNIKLAL,MUKESHKUMAR RAMNIKLAL,SUDHABEN RAMIKLAL D/O RAMNIKLAL SAKARCHAND,SHAH CHIMANLAL SHAMALDAS DECEASED AND HENCE HIS HEIRS,BAI JASHIBEN WD/O SHAH CHIMANLAL SHAMALDAS,KUMUDBEN D/O SHAH CHIMANLAL SHAMALDAS,SHAH VINUBHAI CHIMANLAL,NIRANJANABEN CHIMANLAL SHAH,SHAH MOTILAL CHIMANLAL,SHAH SUKHLAL CHIMANLAL SHAH SINCE DECEASED BY HIS HEIRS,BAI LILAWATI WD/O SUKHLAL CHIMANLAL , SHAH HASMUKHLAL SHUKHLAL, SHAH SUBHODCHANDRA SUKHLAL SHAH, SHAH KIRITKUMAR SUKHLAL,SHAH VIRCHAND SHAMALDAS , SHAH MANEKLAL SHAMALDAS DECEASED AND HENCE HIS HEIRS,SHAH LALBHAI ALIAS CHANDRAKANT MANEKLAL,SHAH RAMNIKLAL MANEKLAL ,SHAH JASHWANTLAL MANEKLAL , SHAH INDIRABEN MANEKLAL,SHAKARIBEN WD/O SHAH MANEKLAL SHAMALDAS,SHAH MOHANLAL SHOBHRAM DECEASED'S HEIR SHAH HIMATLAL MOHANLAL ALSO DECEASED AND HENCE HIS HEIRS,SHAH MADHAVLAL ALIAS PUNAMCHAND HIMATLAL SELF AND AS AN HEIR OF DECEASED ,BAI SHAKARI WD/O SHAH HIMATLAL MOHANLAL, SHAH GIRDHARLAL KALIDAS,SHAH HIRALAL KALIDAS DECEASED AND HIS HEIRS,HIRABEN WD/O HIRALAL KALIDAS,NAVINCHADRA HIRALAL,SURESHCHANDRA HIRALAL,VINABEN D/O HIRALAL KALIDAS,SHAH SOBHARAM MANSUKHRAM DECEASED 'S HEIRS SHAH SHAMALDAS SOBHARAM ALSO DECEASED AND HENCE HIS HEIRS	
2	SA/477/1976	05/03/2011	SHETHIA NAVINCHANDRA VALLABH- BHAI ,	BB NAIK	CHHANIA UMAR RAYAB SINCE D/D BY HIS HEIRS AND L/R,CHANIA ALI UMAR,CHANIA MUSA UMAR,CHANIA KASAM UMAR,CHANIA ABDEREHMAN UMAR,CHANIA IBHRAM UMAR,CHHANIA RAMJU OSMAN SINCE D/D BY HIS HEIRS AND L.R.,CHHANIA HUSEIN OSMAN,CHHANIA JUSAB OSMAN,BHATT KANJI KHIMJI, SINCE D/D BY HIS HEIRS AND L.RS,BAROT LALJI KANJI,BAROT NAVI KANJI,BAROT RAMESH KANJI,BAROT NARENDRA KANJI,BHATT BABULAL KHIMJI,BHATT SHAMBHULAL VELAJI SINCE D/D THROUGH HEIRS:,BAROT JAKHUDAN SHABHULAL,BAROT GOVIND SHAMBHULAL,BHATT VISANJI PACHAN,RATANSHI VALLABHJI,JADEJA MEGHJI LAKHAJI,KHATRI DAUD UTDA,SINCE DECD. THROUGH HEIRS,KHATRI ARIF DAUD, SON, AGED ABOUT 25 YEARS,KHATRI SALIM DAUD, SON, AGED ABOUT 23 YEARS	,DELETED,RULE SERVED
3	SA/45/1977	20/09/2010	SHAH CHIMANLAL AMRATLAL,MEHTA BABULAL JESHANLAL	UNSERVED EXPIRED (N)	HEIRS OF DHANLAXMIBEN B SHAH,BABULAL CHANDULAL (SINCE DECD. BY HIS HEIRS AND,MANJULA W/O CHINULAL CHANDULAL,URMILABEN PRAMODKUMAR,PRAMILEBEN SEVANTAILAL,RAJENDRA BABULAL,MINABEN BABULAL,ILLBEN BABULAL (SINCE DECD. BY HER HEIRS AND	,RULE SERVED

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4	SA/286/1978	04/01/2008	KUMBHAR AMBALAL FULABHAI,KUMBHAR KESHAVLAL AMBARAM,NANUBHAI MOTIBHAI,BAI CHANCHAL WD/O. MANILAL MOTIBHAI,CHANDRAKANT MANILAL ALIAS MOTIBHAI	SERVED BY AFFIX(N),UNSERVED EXPIRED (N),HL PATEL ADVOCATES	AMIN KESHAVLAL DAHYABHAI,BANSILAL ALIAS JASHBHAI MANILAL,CHANDRAKANT MANILAL ALIAS DAHYABHAI	UNSERVED EXPIRED (N),RULE SERVED,MR GHANSHYAM AMIN
5	SA/378/1978	15/09/2010	SHAH MOHANLAL PANACHAND,SHAH SHANTILAL PANACHAND	PR JANI	FIRM OF M/S GIRDHARLAL NAROTTAMDAS,SHAH GIRDHARLAL NAROTTAMDAS	UNSERVED EXPIRED (N),MR SH SANJANWALA,SH SANJANWALA
6	SA/426/1978	08/04/2010	MAHMESIDIK ABDULABHAI MULLA,	NOTICE SERVED	HUSAINBHAI ABDULREHMAN NALWALA,ABUBAKKAR NABIBHAI NALWALA,MOHMADUSAMAN NABIBHAI NALWALA,GULAMRASUL NABIBHAI NALWALA,SUGRABIBI NABIBHAI NALWALA,ABUBAKKAR SIDIKBHAI TANSUJWALA,MOHMADSUMAR SIDIKBHAI TANSUJIWALA,MEHMADKASIM SIDIKBHAI TANSUJWALA,JUBEDABIBI SIDIKBHAI,UMARBHIA AJANIBHAI,MINOR MAHMADYUNUS MARBHAI THRO' GUARDIAN R.NO.10/1,MINOR GULAMRASUL UMARBHAI THRO' GUARDIAN R.NO.10/1,MINOR NAJMUNISSA UMMARBHAI THRO' GUARDIAN R.NO.10/1,BANUBIBI SIDIKBHAI TANSUJWALA,BAI HAFIZA	,UNSERVED EXPIRED (N),MR GC RAY
7	SA/432/1978	03/07/2011	KARSHANDAS NARSHINDAS,	MS ANUJA S NANAVATI	NAGJIBHAI PRADHANBHAI,SINCE D/D THROUGH HIS HEIRS:,JAGJIVANDAS PRADHANBHAI SINCE DECEASED THROUGH HEIRS:,MOHANLAL JAGJIVANBHAI,VISHANJIBHAI POPATBHAI	,NOTICE SERVED
8	SA/491/1978	12/05/2012	GOHIL AMARSING GOVINDBHAI, DECD. THROUGH HIS HEIRS & L/R.,GOHIL RAMSING AMARSING,GOHIL JASHBHAI AMARSING,GOHIL MAHESHKUMAR AMARSING,GOHIL RATILAL AMARSING,GOHIL MUKESHKUMAR AMARSING MINOR, THROUGH GUARDIAN RAMSING AMARSING	MR JITENDRA M PATEL	SHAH MANSUKHLAL CHHAGANLAL, DECD. THROUGH HEIRS & L/R.,SHARDABEN WD/O MAHASUKHLAL SHAH, SINCE DECD. THROUGH HER HEIRS,BHIKHIBEN W/O MANHARLAL SHAH, D/O MAHASUKHLAL SHAH	,(MR RN SHAH),NANAVATI & CO.
9	SA/520/1978	08/11/2009	KIRANBHAI ISHWARBHAI KAMREJIA,	KETTY A MEHTA	STATE OF GUJARAT,	AGP (ASSISTANT GOVERNMENT PLEADER)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
10	SA/542/1978	24/04/2012	PATEL LALDAS RAMCHAND, DIED PENDING THE SUIT, THROUGH HIS,PATEL ISHWARBHAI LALDAS,SINCE DECD.THROUGH HEIRS:-,PATEL AMICHAND LALDAS,PATEL SAKALCHAND RAMCHAND, DIED, THROUGH HIS HEIRS:,SOMABHAI ISHWARDAS PATEL,BALDEVBHAI ISHWARDAS PATEL,RAMCHHODBHAI ISHWARBHAI PATEL,GANGABEN SHARNKARBHAI D/O ISHWARBHAI LALDAS,PATEL JAKIBEN AMICHANDDAS,PATEL NATHIBEN BALDEVBHAI,JETHABHAI MANIBHAI SAKALCHAND,RAMANBHAI SAKALCHAND PATEL,PATEL LAXMANBHAI BALDEVBHAI,PATEL SAKIBEN AMICHANDDAS,NATVARBHAI SAKALCHAND PATEL,PATEL PRABHUBHAI AMICHANDDAS,PATEL AMRUTBHAI BALDEVBHAI,BHAGABHAI SAKALCHAND PATEL,PATEL TRIBHUVANBHAI AMICHANDDAS,PATEL RAMESHBHAI BALDEVBHAI,SHANTIBHAI SAKALCHAND PATEL,PATEL PARVATIBEN BALDEVBHAI,RITABEN JAYANTILAL PATEL,PATEL SAMUBEN BALDEVBHAI,SAVITABEN RAMANLAL PATEL,KOKILABEN DAHYALAL PATEL,PATEL AMICHAND LALDAS SINCE DIED TRHOUGH HIS HEIRS,PATEL JAKIBEN AMICHANDDAS,PATEL SAKRIBEN AMICHANDDAS,PATEL PRABHUBHAI AMICHANDDAS,PATEL TRIBHUVANBHAI AMICHANDDAS,PATEL SAKALCHAND RAMDAS SINCE DECD. THROUGH HIS HEIRS,MANIBHAI SAKALCHAND PATEL,RAMANBHAI SAKALCHAND PATEL,NATVARBHAI SAKALCHAND PATEL,BHABABHAI SAKALCHAND PATEL,KANTIBHAI SAKALCHAND PATEL,HIRABEN JANTILAL PATEL,SAVITABEN RAMANLAL PATEL,KOKILABEN DAHYALAL PATEL,BAI SHANTA WIDOW OF PATEL MAGANLAL LALDAS,BAI MENABEN LALDAS, SINCE DECD. THROUGH HIS HEIRS:,PATEL SOMABHAI SANKABHAI,PATEL SHANKERBHAI SANKABHAI,PATEL MOTIBEN SANKABHAI,PATELJAYANTIBHAI SANKABHAI,PATEL MANIBEN SANKABHAI,PATEL TRIBHOVANBHAI SNAKABHAI (DECEASED) THROUGH HIS HEIRS:,PATEL DAHIBEN TRIBHUVANDAS,PATEL ASHWNIBHAI TRIBHUVANDAS,BAI MANGUBEN MAGANLAL	DELETED,MR RC JANI	PATEL JIVRAM VITHALDAS DIED DURING PENDENCY OF SUIT THROUGH,BAI KANTABEN JIVABHAI SINCE DECE. THROUGH HER HERIS,PATEL DAHYABHAI JIVABHAI,MINOR PATEL KALIDAS JIVABHAI THROUGH HIS GUARDIAN & NEXT FR,BAI PASHI WIFE OF PATEL PARSHOTTAM RAMDAS,BAI SHANKU WIFE OF PATEL MANGAL DAS MATHHURDAS,PATEL SHANTA WIFE OF PATEL BALDEVBHAI,BAI SAVITA WIFE OF PATEL BABU-BHAI RANCHODBHAI,PATEL BABUBHAI VITAHALDAS SINCE D/D THROUGH HIS HEIRS,PURIBEN WD/O BABUBHAI VITHAKAS,SHAKARIBEN BABUBHAI PATEL W/O AMBALAL NANJIDAS,KAMUBEN BABUBHAIW/O RAMAALAL PARSOTTAM,PATEL PRAHALADBHAI BABUBHAI,PATEL MANILAL BABUBHAI,JASIBEN BABUBHAI W/O KANAIYALAL ISHWARBHAI TRIKAM,PATEL BABUBHAI GIKALDAS DIED PENDING THE SUIT THROUGH HIS,PATEL PUNJBHAI BABHAIDAS,BAI CHANCHAL DAUGHTER OF BABHAIDAS GOKALDAS & WIFE OF PATEL,BAI MANI DAUGHTER OF BHABHAI DAS FOKALDAS & WIFE OF PATEL,PATEL KANTIBHAI VITHALBHAI,PATEL SOMNHAI VITHALBHAI,PATEL LILABEN NATVARBHAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MS JIRGA D JHAVERI
11	SA/8/1979	08/12/2009	HEIRS OF CHAUDHARI MOGHAJI KANAJI,BACHUBEN WD/O.MOGHAJI KANAJI,KAMUBEN D/O.MOGHAJI KANAJI ANDW/O.KESHAVLAL J CHAUDHARI,JASHUBEN D/O.CHAUDHARI MOGHAJIKANAJI &W/O.RAMAJI JOITARAM,DILIPKUMAR MOGHAJI,VONODKUMAR MOGHAJI,NITABEN D/O.MOGHAJI KANAJI MINOR, THR'GUARDIAN APPT.NO.1	(MR KG VAKHARIA)	CHAUDHARI JOITAJI KALAJI,CHAUDHARI RAMAJI HALAJI,BAI RATAN WD/O.CHAUDHARI HALAJI	RULE SERVED,(MR JR NANAVATI)
12	SA/119/1979	05/07/2009	VISHNULAL C AVASHIA,	UNSERVED EXPIRED (N)	THE STATE OF GUJARAT,	GOVERNMENT PLEADER

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13	SA/202/1979	20/04/2009	JORUBHA MITHUBHA,HARBHAMJI @ BABULAL MITHUBHA,HIRABA MITHUBHA,HANSABA MITHUBHA,KRISHNABA D/O MITHUBHA,HEMKUNVERBA D/O MITHUBHA,HEMTSANGJI MITHUBHA	NOTICE UNSERVED	GOHIL BHACHUBHA CHANUBHA,GOHIL LACHUBHA CHANUBHA,PANBAI WD/O SHAH RAVJI KHERA,INDRABHA,BY HER HEIRS INDUBHA B ZALA	NOTICE NOT RECD BACK,NOTICE UNSERVED
14	SA/382/1979	31/03/2009	SHASHIKANT R KOTAK,	NOTICE UNSERVED	PANDYA VISHWANATH RANCHHODDAS,HARIKUNVERBEN WD-OF VISHWANATH RANCHHODDAS,GAJANAND VISHWANATH PANDYA,JAYABEN JADAVJI PANDYA,VIAJAYEN VRUJLAL UPADYAYA,KASTURBEN PRANJIVAN DAVE,CHANDRAPRABHA PURSHOTTAM VYAS,NIRMALABEN MOHANLAL UPADYAYA,ANSUYABEN LABHSHANKER THAKAR,SHANTABEN JAYSUKHLAL VYAS,LILAVATI AMRUTLAL JOSHI	
15	SA/443/1979	13/07/2009	IBRAHIM AHMEDABHAI GANCHI,GANCHI IQBALBHAI IBRAHIMBHAI,GANCHI MOHOMAD HUSEN IBRAHIMBHAI	(MR NC NAYAK)	HEIRS OF GANCHI KASAMBHAI ISMAILBHAI,GANCHI ISMAILBHAI KASAMBHAI SINCE DECD.THROUGH HISHEIRS:,BAI ZINBHAI WD/O GANCHI KASAMBHAI ISMAILBHAI,BAI ZUBEDABEN D/O KASAMBAI ISMAILBHAI,GANCHI IBRAHIMBHAI KASAMBHAI	,DELETED,RULE SERVED,(MR VC DESAI)
16	SA/481/1979	29/07/2010	CHANDRAKANT KANTILAL OZA,,NARENDRAKUMAR K. OZA,MUKTABEN D.O. KANTILAL MOHANLAL	(MR JR NANAVATI)	TRIVEDI GUNVANTLAL TRIKAMLAL,MANEKLAL TRIBHOVANDAS TRIVEDI,BALKRISHNA SHIVLAL TRIVEDI,GIRJASHANKER MOTIRAM TRIVEDI SINCE DECD. THRO'HEIRS,JAYPRASAD GIRJASHANKER TRIVED,BAI JAYABEN D.O. GIRJASHANKER MOTIRAM,BAI SURYABEN D.O GIRJASHANKER MOTIRAM,MULSHANKER TRAMBAKRAO TRIVEDI,KANIAYALAL RAMESHVAR TRIVEDI,BAI CHANDRAKANTA WIFE OF SHIVPRASAD VIKUNTHRAY TRIVEDI,BHANUSHANKER LILADHAR TRIVEDI	,UNSERVED EXPIRED (R)
17	SA/43/1980	15/07/2010	VIPINBHAI @ GOVINDBHAI CHHOTABHAI PATEL,	MR JITENDRA M PATEL	AMBALAL MANGALBHAI CHAUHAN DECD.THROUGH HIS HEIRS,,PARSHOTTAMBHAI AMBALAL CHAUHAN,SHANKARBHAI AMBALAL CHAUHAN,RATANBHAI AMBALAL CHAUHAN,NATUBHAI AMBALAL CHAUHAN,DINESHBHAI AMBALAL CHAUHAN,PUNJABHAI MANGALBHAI CHAUHAN,PURSHOTTAMBHAI AMBALAL CHAUHAN,RANCHHODBHAI PUNJABHAI CHAUHAN	,NANAVATI ASSOCIATES
18	SA/59/1980	13/09/2012	BAROT VITHALBHAI GHELABHAI - DIED THRO' HIS HEIRS,KAMLABEN W/O VITHALDAS CHELABHAI,GHANSHYAM VITHLDAS, MINOR THROUGH GUARDIAN RESP.NO.1,SANJAY VITHALDAS, MINOR THROUGH GUARDIAN RESP.NO.1,CHETAN VITHALDAS, MINOR THROUGH GUARDIAN RESP.NO.1,DIPA DAUGHTER OF VITALDAS, MINOR, THROUGH GUARDIAN RESP.NO.1	NOTICE SERVED,	DECEASED - KANTILAL GHELABHAI THRO' HIS HEIRS,SHANTA WD/O KANTILAL GHELABHAI,BAROT MAHENDRAKUMAR KANTILAL,BAROT AKHILBHAI KANTILAL,BAROT MUKUNDLAL KANTILAL,PREMILABEN D/O KANTILAL GHELABHAI,MEENABEN D/O GHELABHAI,BAROT HARIBHAI GHELABHAI,JIVIBA WD/O GHELABHAI - KUNVARJEE BAROT,RAHIMBHAI NOORMOHMAD MANSURI	,NOTICE SERVED,NOTICE UNSERVED
19	SA/65/1980	09/03/2009	PARSHOTTAMDAS LALDAS,BHAGVANDAS ALIA BHIKHU LALDAS,NAGINDAS NARANDAS,SINCE DECEASED THROUGH HEIRS:,KISHOR SHANTILAL,CHANDRAKANT SHANTILAL,SHANTILAL NARANDAS,SINCE DECEASED.,ATMARAM ALIAS BIHARIDAS NARANDAS,PRABHUDAS ALIAS NANKA NARANDAS	,(MR JR NANAVATI)	HEIRS OF LAXMIDAS RATANDAS THRO' HIS HEIRS,JIVTIBEN LAXMANDAS,PRABHUDAS LAXMIDAS,NIRMALA VAJERAM,RAMGAURI RAMDAS,KALAVATI NATHALAL,SANTOKBEN GORDHANDAS,PARSHOTTAMDAS LALDAS,BHAGVANDAS ALIA BHIKHU LALDAS,NAGINDAS NARANDAS,SHANTILAL NARANDAS,ATMARAM ALIAS BIHARIDAS NARANDAS,PRABHUDAS ALIAS NAKA NARANDAS,LAXMIDAS RATANDAS,RAGHUVIRDAS RATANDAS	,NOTICE SERVED,MR YOGESH S LAKHANI,MR HARNISH V DARJI
20	SA/162/1980	05/07/2009	MANEKJI MANCHERJI BHARUCHA -DECEASED-,NARGIS MANEKJI BHARUCHA,MAHERR MANEKJI BHARUCHA,PILU MANEKJI BHARUCHA	MS VASUBEN P SHAH	DECEASED HORMASJI M. BHARUCHA,BEHRAM HORMASJI BHARUCHA,ALU KEKI KHAJOTIA,DR.HORMASJI MANCHERJI BHARUCHA DECEASED,NIRMAN H. BARUCHA	,RULE SERVED,MR BR SHAH, (MR SB VAKIL)

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21	SA/163/1980	05/07/2009	DR. HORMASJI MANCHERJI BHARUCHA THROUGH HEIRS NARIMAN HORMASJI,	MS VASUBEN P SHAH	MANEKJI MANCHERJI BHARUCHA,NRGIS MANEKJI BHARUCHA AND ALSO HEIRS DECESED RES.NO. MEHRA MANEKJI BHARUCH,MEHRA MANEKJI BHARUCHA,PILU MANEKJI BHARUCHA,BEHRAM HORMASJI BHARUCHA,ALU KEKI KHAJOTIA	
22	SA/281/1980	20/08/2010	BAROT KASHAJI KANJI,DELETED AS EXPIRED,BAROT KALUJI KASHAJI,BAI JAMA WIFE OF KASHAJI KANAJI	MR SS BELSARE	BAROT HANSHAJI KASAJI,BAROT SADARJI KASAJI,NANJIBHAI RATUBHAI,BAI URMI WD.O.PATEL NANJIBHAI RATUBHAI,PATEL PARTHIBHAI NANJIBHAI,PATEL JIVABHAI NANJIBHAI,BAI SANTOK W.O.PATEL RAMAJI BHIKHA,BAI HIRA W.O.PATEL BHIKHA GANESH,KARSANBHAI RAMABHAI PATEL	
23	SA/309/1980	02/03/2011	SPUN PIPE & CONSTRUCTION CO.,	(MR PM RAVAL),MR ASHISH H SHAH	KESHARIYA INVESTMENT LTD.,GUJARAT STATE TEXTILE CORPN.	RULE SERVED,SERVED BY AFFIX. (R)
24	SA/336/1980	05/07/2009	M G TWISTING WORKS,NAGINDAS GANESHBHAI	MR DJ BHATT	VIJYA INDUSTRIES,BIPINCHANDRA A SHAH,SURESHCHANDRA A SHAH	NOTICE SERVED
25	SA/352/1980	26/03/2009	PRABHASHANKER UMIYASHANKER,	(MR JR NANAVATI)	BHUPATRY BHAISHANKER,	(MR SURESHM SHAH)
26	SA/358/1980	17/07/2009	CHAUDHARI GANIBEN WD/O JESANBHAI,CHAUDHARI ASHOKBHAI S/O JESANBHAI,CHAUDHARI KANTIBHAI S/O JESANBHAI,MAHESHBHAI SON OF JESANBHAI,JIVATBEN D/O OF JESANBHAI THROUGH THEIR GURRDIAN MOTHER,,SHANTABEN D/O OF JESANBHAI THROUGH THEIR GURRDIAN MOTHER,,NITABEN D/O OF JESANBHAI THROUGH THEIR GURRDIAN MOTHER	MR RC JANI	CHAUDHARI UMEDBHAI KALUBHAI,	(MR SK JHAVERI)
27	SA/370/1980	30/07/2010	MUNI LALAJI,	MR SS BELSARE	STATE OF GUJARAT,NARASIBHAI LALAJIBHAI	GOVERNMENT PLEADER,NOTICE SERVED
28	SA/386/1980	24/12/2010	UNION OF INDIA,	MRS VASAVDATTA BHATT,(MR RM VIN)	KESHAVLAL P PANDYA,	UNSERVED EXPIRED (N)
29	SA/387/1980	04/09/2010	HEIRS OF RANCHHODBHAI BHULABHAI PATEL,JIVABHAI RANCHHODBHAI PATEL DECD.THR.CA.NO.11140/08.,MOTIBHAI RANCHHODBHAI PATEL,RATILAL RANCHHODBHAI PATEL,ISHWARBHAI JIVABHAI PATEL.,DHURIABHAI JIVABHAI PATEL.	(MR DHIRENDRA MEHTA),MR SH SANJANWALA	BAHADURBHAI BHULABHAI PATEL DECD.THR.HEIRS.CA.11140/08.,	
30	SA/388/1980	25/08/2011	PRABHUDAS KASANDAS PATEL,BHAILALBHAI JIVABHAI PATEL	MR HM PARIKH	PATEL DAHYABHAI SHANKERBHAI SINCE DECD.THRO HIS HEIRS),KASHIBEN DAHYABHAI PATEL,BABUBHAI DAHYABHAI PATEL,RAJNIKANT DAHYABHAI PATEL,HARSHADBHAI DAHYABHAI PATEL,JITENDRABHAI DAHYABHAI PATEL,PATEL BABHUBHAI DAHYABHAI,PATEL PARBHUBHAI LALLUBHAI SINCE DECD.THRO HIS HEIRS,PATEL BHAILALBHAI LALLUBHAI SINCE DECD.THROUGH HIS HEIRS	,RULE SERVED,MR JITENDRA M PATEL

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31	SA/395/1980	13/06/2011	BAI SONBAI HUSSENBEG MIRZA SINCE D\D THROUGH HER HEIRS:,ARAB MOHAMADMIYAN ABDDULRA-HEMAN,ARAAB USHMANMIYAN ABDUL RAHEMAN,AMANBIBI ABDUL RAHEMAN,KHERUNBIBI ABDUL RAHEMAN,BAI JINTABAI HUSSENBEG MIRZA,HEIRS OF BAI KHERUBIBI HUSSENBEG MIRZA,SABIR HUSSEN MOHMEDBHAI SHAIKH,AMINABAI RASULBEG MIRZA,ASAMATBEG RASULBEG MIRZA,AKHCORBAG RASULBEG MIRZA,ASSABEG RASULBEEG MIRZA,SMT.AYSABEG RASULBEG MIRZA,SMT.ANYARY BEGAM RASULBEG MIRZA.,MOHED MIYA ABDUL RAHEMAN ARAB,MOHMEDMIYAN ABDUL ARAB	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR SK JHAVERI)	BAI SAMUBAI VAKDABHAI,	
32	SA/414/1980	05/02/2009	SHAKARCHANDBHAI JAGJIVANDAS,	NOTICE SERVED	BHANGI MANA HIRA,BAI SAKARI, WD/O AMTHA HIRA,BHANGI MAGAN HIRA,BHANGI SHENDA MADHA,RIDROL GRAM PANCHAYAT	NOTICE SERVED,DELETED,(MR J V BHAIRAVIA)
33	SA/423/1980	14/07/2011	PATEL BECHARBHAI ADARBHAI,	NOTICE NOT RECD BACK	BAI HARKHA,	(MR RN SHAH)
34	SA/424/1980	08/04/2010	HARGOVINDDAS SHIVLAL & CO, THRO' PAH VISHVANATH PRABASHANKAR,	NOTICE UNSERVED	STATE OF GUJARAT,COLLECTOR OF KACHCHH,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER
35	SA/430/1980	28/11/2011	ASHWINKUMAR SHANTILAL DOSHI,	MR DD VYAS	SAURASHTRA UNIVERSITY,SARURASHTRA UNIVERSITY OFFICE OF THE BHAVNAGAR	(MR JR NANAVATI)
36	SA/432/1980	05/07/2009	STATE OF GUJARAT,ASSISTANT COLLECTOR	GOVERNMENT PLEADER	BHAGWANBHAI KABHAI,NAGJIBHAI GORDHAN	(MR AJ SHASTRI),(MR RM VIN)
37	SA/444/1980	24/07/2008	OSMAN UMAR,	NOTICE SERVED	PURSHOTTAM JIVABHAI,JAMNAGAR NAGARPALIKA,HIRALAL KANAJI	RULE SERVED,(MR SB VAKIL)
38	SA/449/1980	19/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJPIPLA NAGAR PALIKA,	NOTICE SERVED,(MR ADIL MEHTA)
39	SA/451/1980	09/07/2010	SATWARA LADHA VALJI,	(MR JR NANAVATI)	STAWARA DAMJI LALJI,SATWARA PARSHOTTAM LALJI,SATWARA BHANJI VALJI	RULE SERVED,MR PREMAL S RACHH
40	SA/452/1980	26/03/2009	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	SHANKERBHAI VALLABHBHAI,	MR RV DESAI
41	SA/453/1980	26/03/2009	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	POPATLAL PURSHOTTAMBHAI,	MR RV DESAI
42	SA/454/1980	26/03/2009	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	CHEKHLA COMMUNITY TUBEWELL,	MR RV DESAI
43	SA/455/1980	26/03/2009	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	SHAMJIBHAI KANJIBHAI,	MR RV DESAI
44	SA/457/1980	03/02/2009	SHANTABEN SHANKARBHAI PATEL,	UNSERVED EXPIRED (N)	PATEL BHANUPRASAD SHANKARBHAI,PATEL GORDHANBHAI AMICHANDDAS,PATEL DAHYABHAI AMICHANDDAS,PATEL KESHAVLAL AMICHANDDAS,PATEL MANILAL AMICHANDDAS,PATEL JIVANLAL KANDAS,PATEL AMBALAL @ BHUDAR HARGOVANDAS,PATEL KANTIBHAI KISHORDAS,PATEL KALIBHAI HARJIBHAI,PATEL TRIBHOVANDAS PRANDAS,PATEL DHURABHAI SHANKARDAS,PATEL CHHAGANBHAI RANCHHODDAS,PATEL AMBALAL VIRCHANDDAS,PATEL KACHARABHAI MAGANDAS,PATEL MADHABHAI REVABHAI,PATEL KESHAVLAL VIRCHANDDAS DELETED.....,PATEL BABUBHAI MANILAL,PATEL GANDABHAI NATUBHAI,PATEL JIVANBHAI NATHABHAI,PATEL AMRATLAL NATUBHAI,PATEL DAHYABHAI SHAMALDAS	,RULE SERVED,(MR MI PATEL)
45	SA/458/1980	22/07/2009	MODI CHIMANLAL LAXMICHAND,	(MR SK JHAVERI)	KHATRI GHANSHYAMLAL @ KIRITKUMAR VADILAL,KHATRI NARENDRAKUMAR VADILAL,KHATRI DINESHCHANDRA VADILAL,SHAH RAMANLAL MAYACHAND,SHAH TUSHAR RAMANLAL	DELETED,(MR VC DESAI)

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46	SA/459/1980	28/10/2009	SHIVLAL VIRDAS,JOITARAM VIRDAS,KASHIBEN JOITARAM,KRISHNABEN JOITARAM,MANGUBEN JOITARAM,MINOR MANIBEN JOITARAM,MINOR KAILASBEN JOITARAM,MINOR SUMTRA JOITARAM	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)	GANDABHAI KALIDAS,	MR SN SHELAT
47	SA/461/1980	26/03/2009	JETHALAL HARIDAS,	MR MANOJ N POPAT	GANDHI MATHURDAS PRANJIVAN,GANDHI PREMJI PRANJIVAN	(MR JR NANAVATI)
48	SA/462/1980	26/03/2009	BACHUBHAI JETHABHAI,	MR MANOJ N POPAT	GANDHI MATHURADAS PRANJIVAN,GANDHI PREMJI PRANJIVAN	(MR JR NANAVATI)
49	SA/464/1980	05/07/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGANBHAI LAXMANBHAI,VASAVA SHANIABHAI DASHARABHAI	DELETED,(MR PN BAVISHI)
50	SA/470/1980	19/01/2010	SNEHLATA GOKALDAS,KAUSHIKUMAR GOKALDAS,KIRAN GOKALDAS,HEIRS OF RAJESH GOKALDAS,JAGDISH GOKALDAS	MR SN SHELAT	HEIRS OF VASANTLAL BALUBHAI,KALAVATI WD/O VASANTLAL,KANTILAL VASANTLAL,SHAILESHBHAI VASANTLAL,BIPINBHAI VASANTLAL,PRAVINBHAII VASANTLAL,SANAT VASANTLAL,KUSUMBEN VASANTLAL,SARLABEN VASANTLAL,MALATIBEN VASANTLAL,PURNABEN VASANTLAL,DEVILABEN VASANTLAL,VIJYABEN WD/O MAGANBHAI CHHOTUBHAI,NATHUBHAI MAGANBHAI SINCE DECEASED BY HIS HEIR NO 2,RAJUBHAI MAGANBHAI,CHANDIBEN MAGANBHAI,BHIKHIBEN @ INDUBEN MAGANBHAI,GOKALDAS @ KALUBHAI THAKORDAS D/D BY HIS HEIRS AND LR :,PURNIMABEN D/O GOKALDAS,SNEHLATA GOKALDAS,KAUSHIKKUMAR GOKALDAS,KIRAN GOKALDAS,RAJESH GOKALDAS SINCE DIED BY HIS HEIRS NO 7B,C,D,AND F.,JAGDISH GOKALDAS	NOTICE SERVED,UNSERVED EXPIRED (N),UNSERVED EXPIRED (R),(MR BHARAT J SHELAT),(MR PJ VYAS)
51	SA/472/1980	16/09/2010	BAI LALITAGAURI AMBALAL,BHIKHALAL @ YOGESHKUMAR AMBALAL	MR YOGESH S LAKHANI	PRANSHANKAR ANOPRAM DECEASED BY HIS HEIRS AND LR :,HARSHADBHAI PRANSHANKAR,PRATAPRAY PRANSHANKAR,MANGALABEN PRANSHANKAR,BHARTIBEN PRANSHANKAR,SUSHILABEN PRANSHANKAR,NIMUBEN D/O PRANSHANKAR,PRATAPBHAI PRANSHANKAR DECEAS-ED HIS HEIRS AND LR :,ANUBEN PRATAPRAI TRIVEDI,DHARMISHTHA D/O PRATAPRAI,KALIBEN D/O PRATAPRAI TRIVEDI,BIPIN PRATAPRAI TRIVEDI	(MR JD AJMERA)
52	SA/22/1981	09/08/2010	HEIRS OF NATHALAL LILADHAR,JAYANTILAL NATHALAL,MAGANLAL NATHALAL,HASMUKH NATHALAL,HANSA NATHALAL,ANILA NATHALAL,KALYANI NATHALAL	(MR SURESHM SHAH)	HEIRS OF JAMNADAS VALLABHDAS,LAXMIBEN JAMNADAS,BHAVNA JAMNADAS,RANJAN JAMNADAS,BHARTI JAMNADAS,RAJNIKANT JAMNADAS,HASMUKHRAI JAMNADAS,JAYANTILAL VALLABHDAS,SHIVKUNVERBEN VALLABHDAS,HEIRS OF BACHUBEN VALLABHDAS,RAMESHKUMAR KARANDAS,CHANDUBHAI KARSANDAS,MADHUBHAI KARSANDAS,SARASVATIBEN VALLABHDAS,JASHWANTIBEN VALLABHDAS,PATEL RAMNIKLAL ALIAS RAMESHCHANDRA CHAKUBHAI	,NOTICE SERVED
53	SA/37/1981	31/01/2011	BALUBHAI BHAGABHAI,DAHIBEN BALUBHAI	MR ARUN H MEHTA	NATVARLAL NATHUBHAI,JAGABHAI JIVANBHAI,CHUNIBHAI JIVANBHAI,UMEDRAM PRABHUSINH,BHIKHABHAI VALLABHBHAI,DAHYABHAI GORDHANBHAI,HIRALAL RATANJI,GOPALBHAI NAROTTAMBHAI,BHAGABHAI VALLABHBHAI,THAKOREBHAI GORDHANBHAI,HIRABHAI BHAGABHAI,MANIBHAI NAROTTAMBHAI	MR SN SHELAT
54	SA/38/1981	21/01/2010	HEIRS OF SAVJI KACHARA,NATHIBHAI SAVJI,MANIBEN SAVJI,PARSHOTTAM SAVJI,DEVANI SAVJI,KHIMJI SAVJI,JAMNABEN SAVJI,GOVIND SAVJI,RANCHHOD SAVJI,KASTURBEN SAVJI,DINESHCHANDRA SAVJI,LALITABEN SAVJI	(MR JD AJMERA)	BABUBHAI NARSHI,KANJI NARSHI,HIRA NARSHI,MOHAN NARSHI	NOTICE SERVED,NOTICE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
55	SA/59/1981	30/06/2011	SHANTA D/O.ZINABHAI SHIVLAL,	(MR MD PANDYA)	TRUSTEES LATE NAGINLAL SHIVLAL,KANCHANLAL M KAPADIA SINCE DECEASED,KANAIYALAL C SHAH,BIPINCHANDRA C GANDHI,MAGANLAL B KAPADIA,ANILKUMAR C SHAH,BIHARILAL LALLUBHAI VADIA,BIPINCHANDRA C SHAH	UNSERVED EXPIRED (N),(MR IM KAPUR)
56	SA/63/1981	16/06/2010	SHAH MANILAL VADILAL SINCE DECEASED THROUGH HEIRS,PADMABEN MANILAL SHAH WD/O MANILAL VADILAL,CHANDUBHAI MANILAL SON OF MANILAL VADILAL,DINESHKUMAR SON OF MANILAL VADILAL,GAUTAMBHAI SON OF MANILAL VADILAL,RAKESHKUMAR SON OF MANILAL V,NARANGIBEN MANUBHAI DAUGHTER OF MANILAL VADILAL,RANJANBEN BIPINCHANDRA D/O MANINAL VADILAL,VANLILABEN RAJNIKANT D/O MANILAL VADILAL,CHHAYABEN DAUGHTER OF MANILAL VADILAL,BHADRESHKUMAR MENUBHAI,DIVYESHKUMAR MANUBHAI	,NOTICE SERVED,DELETED	PATEL MANGALBHAI BHULABHAI,	(MR NS DESAI)
57	SA/65/1981	09/09/2010	RAVALBHAI RANCHHODBHAI,GANGABEN RANCHHODDAS	(MR MC SHAH)	GULAM MOHOMAD HASANBHAI,SAKINABIBI D/O HASANBHAI MOHOMADBHAI,SARIFABEN D/O HASANBHAI MOHOMADBHAI,AMINABIBI D/O HASANBHAI MOHOMADBHAI,MAHERAJBIBI D/O HASANBHAI MOHOMADBHAI	UNSERVED EXPIRED (N),M/S S & S ASSOCIATES
58	SA/66/1981	03/02/2009	NANCHAND MOTILAL,BIJHUBHAI BASARAM	NOTICE SERVED,UNSERVED EXPIRED (N)	AGRICLTURAL PRODUCTS,	FRESH NOTICE REQD(N)
59	SA/67/1981	28/06/2010	KOLI BHANUBEN LAXMAN,	(MR JR NANAVATI)	KOLI HASMUKH NARAN,	
60	SA/70/1981	30/06/2009	SANKHAT NARANBHAI JERAMBHAI,SANKHAT MALUBHAI NARANBHAI	MR HIREN K SHAH	HEIRS OF DECEASED NAGINDAS VRAJLAL MEHTA,LILAVATIBEN NAGINDAS MEHTA,MINOR SANJAY NAGINDAS,MINOR AMIR NAGINDAS,MINOR KASHMIRA NAGINDAS,MINOR JARNAKUMARI NAGINDAS	
61	SA/75/1981	16/07/2010	TAPU KUKA,	(MR NS DESAI)	KOLI NARAN PUNA,	MR GAURANG H BHATT
62	SA/89/1981	12/08/2010	BAI SHANTABEN GOPABHAI,	(MR GIRISH D BHATT)	BAI NANDU GOPABHAI,BAI GODAVARIBEN GOPABHAI,BAI SANTOK GOPABHAI SINCE DECD THROUGH HER HEIRS	RULE SERVED,UNSERVED EXPIRED (R),MR NI DAVE,MR BM MANGUKIYA,MS BELA A PRAJAPATI
63	SA/91/1981	26/03/2009	HEIRS OF CHAUDHARI PRATAP LAVJIBHAI REVABHAI,NAINABEN PRATAPBHAI CHAUDHARY,JAYANTILAL PRATAPBHAI CHAUDHARY,GANESHBHAI PRATAPBHAI CHAUDHARY,SHARDABEN PRATAPBHAI CHAUDHARY,SAVITABEN PRATAPBHAI CHAUDHARYMINOR, THRO'GUARDIAN NAINABEN,CHAUDHARY RAMJIBHAI LAVJOBHAI REVABHAI	(MR SK JHAVERI)	HEIRS OF CHAUDHARI KANJIBHAI DUNGARSHIBHAI,CHAUDHARI JESANGBHAI KANJIBHAI,SANTOKBEN W/O CHAUDHARI LALJIBHAI GALBABHAI,SURAJBEN W/O CHAUDHARI RAGHJIBHAI GALABABHAI,JIVATBEN W/O CHAUDHARI SHANKERBHAI MANSANG,RAJIBEN WD/O CHAUDHARI KANJIBHAI DUNGARBHAI	(MR VC DESAI)
64	SA/103/1981	17/11/2009	PRABHATSING G RAJ,VIRSINH HARISINGH RAJ,RANMALSINGH A RAJ,FATESINH A RAJ,JIVATSINH P RAJ	NOTICE SERVED,UNSERVED EXPIRED (N)	KANUBHAI D BIN,BHAVSINH KALUBHAI RAJ,HEIRS OF J N PATEL-DAHIBEN ALIAS NIRMALABEN J,RAMBHAI ALIAS RAJENDRABHAI J,SATISHBHAI JASHBHAI,HANSABEN JASHBHAI,PALLIMABEN JASHBHAI,BABUBEN ALIAS RASHMIKABEN J,HEIRS OF H D PATEL& J M PATEL PRAKASHBHAI J PATEL,MUKESHBHAI J PATEL,JASHODABEN J PATEL,KANTIBHAI C PATEL	NOTICE SERVED,(MR GIRISH D BHATT)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
65	SA/104/1981	17/11/2009	RANMANSINH A RAJ,FATESINH A RAJ,JIVATSINH G RAJ,PRABHATSINH G RAJ,VIRSHINH H RAJ	NOTICE SERVED,UNSERVED EXPIRED (N)	PATEL KANUBHAI DAHYABHAI,PATEL PRAVINBHAI DAHYABHAI,PATEL NARENDRA DAHYABHAI,HEIRS OF DECD. NARHARIBHAI D PATEL,DELETED,PATEL JASHBHAI NARHARIBHAI DIED DURING PENDNENCY,PUSPABEN D/O NARHARIBHAI D,DAHIBEN @ NIRMALABEN J NARHARIBHAI,RAMBHAI @ RAJENDRABHAI J NARHARIBHAI,SATISHBHAI J NARHARIBHAI,HANSABEN J NARHARIBHAI,PALLITABEN J NARHAIBHAI,BABUBEN @ RASHMIKABEN J NARHARIBHAI,HEIRS OF DECD. PATEL HARIBHAI DUNGERBHAI,BACHUBHAI & JAYANTILAL M PATEL(DECD) THROUCH HEIRS,PRAKASHBHAI J PATEL,MUKESHBHAI J PATEL,JASHOBEN J PATEL,HEIRS OF DECD. CHUNIBHAI DUNGARBHAI,JADAVBEN @ JAYABEN W/O CD PATEL,KC PATEL,SC PATEL,MC PATEL,VC PATEL,BHAVSINH KALUBHAI RAJ	(MR GIRISH D BHATT),(MR KG VAKHARIA)
66	SA/114/1981	31/08/2010	KOLI DEVRAJ PATHU,KOLI BAI PARVATI NARSHI	UNSERVED EXPIRED (N)	KOLI BAI KALI ARJAN,	(MR BD KARIA)
67	SA/120/1981	28/06/2010	PATEL BHAILAL MOHANLAL,	MR DF AMIN	PATEL KESHAVLAL DUNGARDAS,PATEL MADHUSUDAN KESHAVLAL SINCE D/D THROUGH HEIRS:,PATEL JAYANTILAL KESHAVLAL,PATEL BHARATBHAI KESHAVLAL,PATEL NATVARLAL DUNGARDAS	,NOTICE SERVED,(MR NC NAYAK)
68	SA/130/1981	20/09/2010	EROS AGRI AUTO SPARE,CHANDRAKANT B KATHARANI	MR TH SOMPURA	PIONEER ENGINEERINGT WORKS,	(MR SURESHM SHAH)
69	SA/139/1981	24/04/2009	HEIRS OF MOTIJI THAKARADA,NATHURJI MOTIJI THAKARADA	(MR NC NAYAK)	CHATURJI THANAJI THAKARADA,HEIRS OF MOTIJI MOHANJI,HEIRS OF RAMJI MOTIJI,ISHWARJI MOTIJI,DIVABEN D/O MOTJI THAKARADA,CHANCHALBEN WD/O RAMJI,BHAKTI RAMJI,BABUBHAI RAMJ,MANEK RAMJI	(MR VC DESAI)
70	SA/140/1981	24/04/2009	THAKARDA MATHURJI MOTIJI,	(MR NC NAYAK)	THAKARDA CHATURJI THANAJI,HEIRS OF THAKARDA MOTIJI MOHANJI,HEIRS OF THAKARDA RAMAJI MOTIJI,THAKARDA ISHWARJI MOTIJI,DIVABEN D/O MOTIJI MOHANJI W/OTHAKARDA AATAJI MOHANJI,CHANCHALBEN WD/O RAMAJI MOTIJI,BHAKTIJI RAMAJI,BABABHAI RAMAJI THROUGH HIS GAURDIAN CHANCHALBEN,MANEK RAMAJI	,NOTICE SERVED,SERVED BY AFFIX(N),(MR VC DESAI)
71	SA/149/1981	26/03/2009	MESSRS CHANDRAKANT SHANKARLAL & COM.,HARKISHANDAS NAGJIBHAI PARTNERCHANDRAKANT SHANKERLAL & CO.	(MR RM VIN)	CHOKSI BHIKHABHAI MULJIBHAI AND SONS,	(MR VJ DESAI)
72	SA/150/1981	26/03/2009	MESSRS CHANDRAKANT SHANKARBHAIAND COMPANY,HARKISONDAS NAGJIBHAI	(MR RM VIN)	GANDHI KANCHANLAL RANCHHODDAS,	(MR VJ DESAI)
73	SA/160/1981	10/09/2009	MEHTA MANILAL VIRPAL,	(MR SURESHM SHAH)	PATEL PRAGJI JERAM,GORDHAN JERAM PATEL	,NOTICE SERVED
74	SA/162/1981	16/09/2010	RANCHHOD VELA ANADANI,SAVJI VALA ANADANI,THAKERSI VELA ANADANI,VELA JETHA ANADANI	NOTICE SERVED,MR JK PARMAR	RALIYAATBEN WD/O CHAKU GANESH HER SELF AND GUARDIAN OF :,MINOR VALLABH CHAKU,MINOR NARAN CHAKU,MINOR RAMESH CHAKU,MINOR MANJU CHAKU	RULE SERVED
75	SA/170/1981	18/06/2012	KOLI NARAN JASMAT,	MR TH SOMPURA	TALAJA NAGAR PANCHAYAT,BHAVNAGR JILLA PANCHAYAT,DEVELOPMENT COMMISSIONER,STATE OF GUJARAT,HEIRS OF KHARAK BHIKHA ANNAD,KHARAK MAVJI BHIKHA,KHARAK JASBHAI BHIKHA,KHARAK GAFULBHAI BHIKHA,KHARAK RAVJI BHIKHA,HEIR OF BHIKHA ANAND KHARAK,KHARAK GANGABEN BHIKHA,HEIR OF BHIKHA ANAND KHARAK,GOMTIBEN BHIKHA	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,M/S PURNANAND & CO,(MR NIRZAR S DESAI)
76	SA/173/1981	10/06/2010	KANTILAL KARSANBHAI PARMAR,	MR YOGESH S LAKHANI	UNION OF INDIA,H T RAVAL,H P DAVE,C J JOSHI,R V MAKWANA,N K JOSHI,R M MANSURI,B J JOSHI,V D CHANDARANA,NIRANJANSINGH K.,M M BHATT,C M HIRANI	RULE SERVED,(MR BIPIN I MEHTA)

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77	SA/181/1981	18/06/2012	PATEL MANJIBHAI PANCHANBHAI,	MS JIRGA D JHAVERI	ANJNA RASANGHBHAI DANABHAI,SMT.KUNVARBHAI WD/O ANJNA GAMANBHAI DANABHAI,MANIBEN D/O ANJANA GAMANBHAI,ANJANA SARDABHAI GAMANBHAI,ANJANA GHARMARBAI GARMANBHAI,ANJANA SAVJIBHAI GARMANBHAI	NOTICE SERVED,DELETED,MR SP MAJMUDAR
78	SA/187/1981	09/09/2010	SAIYED MAHOMAD ABBASMIYA & OTHERS,SAIYAD HUSSAINMIYA ABBASMIYA,SAIYAD ABDULMIYA ABBASMIYA	(MR SUNIL C PATEL)	ABDULLA JIVABHAI SINDHI, PRESIDENTI, SECRETARY TRUSTEES,KASI SAMSUDDIN ABDULASALAM,ZIKARBHAI JAMIN SHERJI,ABDULKARIM DAWOOD KHATKI,ABDULKADAR ALI PATNI,PATHAN HYDERKHAN AKABARKHAN,HASAN ALARKHA HAMIRKHA,SAYAD SHAHMOHMED AHMEDMIYA,HAJI REHMAN KHANBHAI,MAKRANI NOORMAMAD SHERBHAI,SIDI OSMAN ALI,SETA ISMAIL DOLUBHAI,CHARITY COMMISSIONER,HUSSEIN HAJI ERANDIA,MESAN BIN HASAN ARAB,HUSSEIN SHAHU PATNI,ABBAS KAMAL GUJARATI,LATIF OSMAN ARIWALA,ABDULKARIM AMAD CHAKI,ABDULSATAR IBRAHIM GANCHI,AMEERHUSSEIN ALADMIYA,MEMON HAROON FRUITWALA,LUHAR UMAR NATHU	,MR RC KAKKAD
79	SA/193/1981	05/02/2009	MISTRY KAKUBHAI NANJI,MISTRY RAMESH NANJI,MISTRY SURESH NANJI,MINOR MISTRY MAHENDRA NANJI THR' GUARDIAN SAVITABEN RAMJI,MINOR MISTRY DINESH NANJI THR' GUARDIAN SAVITABEN RAMJI,PRABHAVATI NANJI,SAVITA RAMJI,BHANUMATI VITHALDAS,PARVATI VITHALDAS	(MR SURESHM SHAH)	PATEL PURSHOTTAM JIVRAJ,PATEL POLA JIVRAJ,SHETH MANGALDAS GOPALDAS HEIR OF GODAVARI GOPALDAS,MISTRY NANJI GORDHANDAS,MISTRY DHARAMSHI GORDHANDAS,MISTRY TULSIDAS GORDHANDAS	,NOTICE SERVED,UNSERVED EXPIRED (N)
80	SA/197/1981	27/08/2010	TRIKAMLAL RANCHHODJI CHAUHAN,	UNSERVED EXPIRED (N)	BABUBHAI TILAKCHAND AGRAWAL,	MRS MF BHAGALIA
81	SA/198/1981	27/08/2010	TRIKAMLAL RANCHHODJI CHAUHAN,	UNSERVED EXPIRED (N)	BABUBHAI TILAKCHAND AGRAWAL,	
82	SA/201/1981	22/06/2012	HMER TAMUBEN BHURE,	(MR JR NANAVATI),MR BHUMIT S SHAH	MER BHURA KALA,MER EBHA MULA,MERENI JAYANIBAI JETHA	NOTICE SERVED,MR SV RAJU
83	SA/206/1981	17/08/2010	ABDULLABHAI MOHMADBHAI,SAIFUDDIN MOHOMADBHAI,FAKRUDDIN MOHOMADBHAI,ASMABAI WIDOW OF MOHMAD GULAM HUSSEIN,SHRINBAI WIDOW OF MOHOMAD GULAM HUSSEIN,ISMAILBHAI MOHOMADBHAI,AHMEDBHAI MOHOMADBHAI	MS VASUBEN P SHAH	TAIYABHAI GULAM HUSSEIN,ABBASBHAI TAIYABHAI,HATIMBHAI TAIYABHAI,MOHOMADBHAI TAIYABHAI,FATEMA MOHOMADBHAI,TAHERBHAI TAIYABHAI	MR SN SHELAT
84	SA/216/1981	13/06/2012	BADHEKA MAGANLAL DAYASHANKER SINCE DECD.THRO HIS HEIRS,BADEKHA ROHIT MAGANLAL,BADHEKA BHASKER DAYASHANKER SINCE DECD THROUGH HIS HEIRS.,WIDOW TARABEN BHASKARBHAI BADHEKA,PRADIP BHASKARBHAI BADHEKA,JAYESHKUMAR BHASKARBHAI BADHEKA,SHUKLA RAMKRISHNA @ TAPUBHAI JAGJIVAN	(MR JD AJMERA)	VANANI VASTA KARSAN,BAI OTI W/O VASTA KARSAN,DURLABH VASTA S/O VASTA KARSAN,TULSHI VASTA,LAXMI VASTA D/O VASTA KARSAN,AYAR KANJI HAMIR	,(MR PV HATHI)
85	SA/217/1981	13/06/2012	BADHEKA MAGANLAL DAYASHANKER SINCE DECD.THRO HIS HEIRS,BADEKHA ROHIT MAGANLAL,BADHEKA BHASKAR DAYASHANKER SINCE DECD.THRO HI HEIRS,WIDOW TARABEN BHASKARBHAI BADHEKA,PRADIP BHASKARBHAI BADHEKA,JAYESHKUMAR BHASKARBHAI BADHEKA	(MR JD AJMERA)	HEIRS OF VANANI VASTA KARSAN,BAI OTI, WD/O VASTA KARSAN,DURLABH S/O VASTA KARSAN,TULSHI S/O VASTA KARSAN,LAXMI D/O VASTA KARSAN	,(MR PV HATHI)
86	SA/218/1981	29/07/2010	SHUKLA RAMKRISHNA @ TAPUBHAI JAGJIVAN,	(MR JD AJMERA)	HEIRS OF VANANI VASTA KARSAN,BAI OTI WD/O VASTA KARSAN,DURLABH S/O VASTA KARSAN,TULSHI S/O VASTA KARSAN,LAXMI D/O VASTA KARSAN	,(MR PV HATHI)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
87	SA/221/1981	26/03/2009	HEIRS OF KOLI RAJA MERAMAN,BAI VIRU RAJA,BAI MAGHU RAJA,MINOR KOLI KARSAN RAJA THRO' GUARDIAN R.NO.1/1,MINOR KOLI BACHU RAJA THRO' GUARDIAN R.NO.1/1,MINOR KOLI DEVSHI RAJA THRO' GUARDIAN R.NO.1/1,MINOR BAI JIVI RAJA THRO' GUARDIAN R.NO.1/1,MINOR BAI NATHI RAJA THRO' GUARDIAN R.NO.1/1,MINOR BAI MALI RAJA THRO' GUARDIAN R.NO.1/1,MINOR BAI BEBI RAJA THRO' GUARDIAN R.NO.1/1	(MR SURESHM SHAH)	TURAK HUSSAIN SIDI,	(MR KG VAKHARIA)
88	SA/230/1981	27/08/2012	HEIRS OF BAI SAKINABIBI D/O GOVARALI,HASANALI SADATALI,HAZAATALI SADATALI,MAHEBUBALI SADATALI,SARIFABIBI SADATALI,JENABBIBI SADATALI,HALIMABIBI SADATALI,BANDUBIBI SADATALI	(MR MD PANDYA)	GOKALDAS MANEKJI DIED THOUGH HIS LEGAL HEIRS,MULRAJ RAJMAL DELETED AS PER COURT'S ORDER,HIRALAL GOKALDAS. DELETED AS PER COURT'S ORDER,KANTABEN MOHANLAL SHAH,DHRUVKUMAR GOKALDAS,JAYANTILAL GOKALDAS.,RAJNIKANT GOKALDAS.,SADGUNABEN GOKALDAS,PRAKASHCHANDRA GOKALDAS,SAIYED ABBASALI KASAMALI DIED THROUGH HIS HEIRS SINCE DEC'D,SAIYED YUSUFALI ABBASALI DELETED AS PER COURT;S ORDER,SAIYED AMIRALI ABBASALI,BAI SUPRABIBI W/O JAFARALI DELETED AS PER COURT'S ORDER,BAI LALBIBI W/O KAMARALI DELETED AS PER COURT'S ORDER,SAJATBIBI AMIRALI DELETED AS PER COURT'S ORDER,GULAMALI AMIRALI,MUSTUFAALI AMIRALI,JEBENNISHAH AMIRALI DELETED AS PER COURT'S ORDER,IMTIAZALI AMIRALI,SHAMSADATALI AMIRALI,SARFARAZALI AMIRALI,IRSHADALI AMIRALI,SHAHIDABIBI AMIRALI,MUMTAJBIBI AMIRALI	,NOTICE UNSERVED,DS AFF.NOT FILED (N),DELETED
89	SA/234/1981	06/11/2012	RABARI PUNJA JIVA,RAMBUBEN PUNJABHAU,PROFIBEN PUNJABHAI,JIVTIBEN PUNJABHAI,KADVIBEN PUNJABHAI,NATHIBEN PUNJABHAI,RAIBEN PUNJABHAI,BHAMABHAI PUNJABHAI,BABUBHAI PUNJABHAI,MAYABEN PUNJABHAI,SHYAM SUNDARDAS GURU BHARATDAS,BHIKHAN PRABAT,LAKHA BHKHAN,MALDE BHIKHAN,RAMDE NATHA,VALIBEN RAMDE,KANA RAMDE,SANTOKBEN RAMDE,SUMRIBEN RAMDE,RAJIBEN RAMDE,SARMAN RAMDE,AHER GOVIND KALA,KACHRABHAI GOVINDBHAI AHER,MALEK FAKRUDDDIN REHMAN,MALEK ISMAIL FAKRUDDIN,MALEK MAHMED AMIN FAKRUDDIN,MALEK ABDUL SATTAR FAKRUDDIN,BAI RASULMA FAKRUDDIN,BAI DADUMA FAKRUDDIN,BAI BANUMA FAKRUDDIN,HAJA SURA,AHER SOMAT HAJA,AHER RAMA HAJA,AHER ARJAN HAJA,AHER BAI AMARI UKA,HAJA DEVA,MER NAGA HAJA,MER DUDA HAJA,MER BHIMA HAJA,MERBAI MENI SAVDAS,PARBAT DUDA MER,KESHU DUDA MER,KANA DUDA MER,DEVIBEN DUDABHAI,JIVIBEN DUDABHAI,RANIBEN DUDABEN	,MR SP MAJMUDAR,	STATE OF GUJARAT,	GOVERNMENT PLEADER
90	SA/235/1981	06/11/2012	AHAR ALA JIVA, SINCE DEC. THROHIS LEGAL HEIRS & REP.,AHER VARJANG ALA, SON OF DEC. AHER ALA JIVA,AHER LAKMAN ALA, SON OF DEC. AHER ALA JIVA,AHER ARJAN ALA, SON OF DEC. AHER ALA JIVA	MR SP MAJMUDAR,	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
91	SA/247/1981	21/04/2009	GORDHANDAS SHYAMABHAI AMIN,	NOTICE UNSERVED	MULSHANKAR PURSHOTTAM PANDYA,	(MR SK JHAVERI)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
92	SA/248/1981	21/04/2009	GORDHANDAS SHYAMABHAI AMIN,AMBALAL SHYAMABHAI AMIN,CHATURBHAI SHYAMABHAI AMIN,MOHANBHAI SHYAMABHAI AMIN,MANILAL SHYAMABHAI AMIN,VITHALBHAI SHYAMABHATA AMIN,JADIBEN WIFOW OF SHYAMABHAI GALABBHAI	NOTICE UNSERVED,UNSERVED EXPIRED (N)	MULSHANKER PURSHOTTAM PANDYA,	(MR SK JHAVERI)
93	SA/250/1981	13/06/2011	KANBI LALJI HARJI,DECD.THRO'HIS HEIRS.KANBI JADAVJI LALJI,	(MR PV HATHI)	STATE OF GUJARAT,THE COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER
94	SA/253/1981	14/07/2008	HEIRS OF NATVARLAL CHUNILAL DOSHI,ATUL NATWARLAL DOSHI,PANKAJ NATWARLAL DOSHI,SANAT NATWARLAL DOSHI,HANSABEN WD/O NATWARLAL DOSHI	NOTICE UNSERVED,UNSERVED EXPIRED (N)	MANHARLAL RATILAL PANDIT,	(MS KN VALIKARIMWALA)
95	SA/277/1981	03/01/2011	MIYANJI MEMADJI KUGASIA,VAZIR MINYAJI KUGASIA	UNSERVED EXPIRED (N),MR NK MAJMUDAR	MINYAJI ALIMAD KUGASIA,,	NOTICE SERVED,MS ARCHANA R ACHARYA
96	SA/283/1981	01/11/2011	MOHANLAL BURABHAI,	MR PM THAKKAR	ASHOK TYRES,KANJI VASHRAM & CO.,VIRJI SHAMJI,CHHATRABHUJ PARBAT	NOTICE SERVED,NOTICE UNSERVED,(MR JR NANAVATI)
97	SA/296/1981	17/01/2012	SALVI DINESHCHANDRA CHANDULAL,ALKABEN CHANDULAL	(MR SK JHAVERI),MS JIRGA D JHAVERI	HEIRS OF HIRALAL M DAVE- SAMUBEN HIRALAL DAVE,SHAKUNTLABEN A JOSHI,PREMILABEN MAHESHBHAI TRIVEDI,YOGINIBEN BHANUPRASAD TRIVEDI,SAROJBEN ASHOKBHAI JOSHI,KIRTIKUMAR HIRALAL DAVE	MR RC JANI
98	SA/301/1981	16/12/2010	PATEL CHHANALAL GANGARAM,PATEL MOHANLAL CHHAGANLAL,PATEL NIRANJANBHAI AMBALAL,PATEL RATILAL AMBALAL,PATEL VIRCHAND VITHALDAS	UNSERVED EXPIRED (N)	HEIRS OF RAMI PANNALAL MOHANLAL,RAMI SATISHKUMAR PANNALAL,RAMI YAGNESHKUMAR PANNALAL,SANDHYABEN,BHAVNABEN RASHMIBHAI,KAMUBEN	MR BHARAT JANI
99	SA/307/1981	15/09/2008	DAMJI NARAN,	UNSERVED EXPIRED (N)	MANIBEN BHANA,	(MR PV HATHI)
100	SA/320/1981	07/09/2010	PATEL BHAILALBHAI CHHAGANBHAI,PATEL VITHALBHAI RAMDAS,PATEL VALLAVBHAI RAMDAS	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)	GOSWAMI SHIVGIR HIRAGIR,SOLANKI DAYABHAI SHABHAI,PATEL NAGARBHAI CHHAGANBHAI	RULE NOT RECD BACK,(MR A J PATEL)
101	SA/326/1981	07/09/2010	SOLANKI DAHYABHAI SHABHAI,PATEL NAGARBHAI CHHAGANBHAI	UNSERVED EXPIRED (N)	GOSWAMI SHIVGIR HIRAGIR,PATEL BHAILALBHAI CHHAGANBHAI,PATEL VITHALBHAI RAMDAS,PATEL VALLAVBHAI RAMDAS	NOTICE SERVED,UNSERVED EXPIRED (N),RULE NOT RECD BACK,(MR A J PATEL)
102	SA/328/1981	09/02/2009	HIRANAND UDHAVDAS,	UNSERVED EXPIRED (N)	KIMATRAI PRATAPRAI,	MR ARUN H MEHTA
103	SA/329/1981	25/01/2010	BAI LALITA WD/O JAMIATRAM MANSUKHBHAI,	UNSERVED EXPIRED (N)	SURESHCHANDRA @ HARESHKUMAR BHAGWATISHANKER,	(MR RM VIN)
104	SA/330/1981	21/10/2011	HEIRS OF SHANKERBHAI MOHANDAS PATEL,AMBABEN SHANKERBHAI PATEL,SHANTABEN S PATEL,MANGABEN S PATEL,KAKUBEN S PATEL,BHIKHABHAI S PATEL	MR GAURANG H BHATT	BAROT BABULAL CHHAGANLAL SINCE DECD. THROUGH HEIRS:,LAXMIBEN BABULAL BAROT,JAYANTKUMAR BABULAL BAROT,VIJAYKUMAR BABULAL BAROT,GHANCHI VENIRAM A.,SHAH NYALCHAND CHIMANLAL	(MR SUDHANSHU S PATEL)
105	SA/340/1981	05/07/2009	SEVANTILAL BHOGILAL SHAH,	NOTICE NOT RECD BACK,NOTICE UNSERVED	SHAH KAPURCHAND FULCHAND,FIRM,SHAH NARROTAMBHAI DEVSHIBHAI,SHIRISHCHANDRA MAFATLAL SHAH,PRAKASHCHANDRA MAFATLAL SHAH,PANKAJ SEVANTILAL ZAVERI	NOTICE SERVED,(MR VC DESAI)
106	SA/341/1981	15/03/2011	DEVJI VELA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DEVJI MANJI DETROJA,LALJI MANJI PATEL,JERAM MANJI PATEL,RAMBHA MANJI-DELETED,KANTA MANJI,SAVITA MANJI-DELETED,MUKTA MANJI,LABHU MANJI,JAYABEN MANJI,DAHIBEN MANJI WD/O. MANI DHARAMSHI	DELETED,ABATED,RULE SERVED
107	SA/368/1981	06/11/2012	MOBATSANG HARJIBHAI,	MR SUREN M SHAH	TALSI KUBER,	NOTICE SERVED
108	SA/372/1981	24/11/2010	KOLI GIGABHAI VASTABHAI DECD. CA FOR L.H.IS REJECTED.,KOLI RAMBHAI VASTABHAI,KOLI BHAGWANBHAI VASTABHAI,KOLI SONBAI WD/O VASTA SARDUL,BAI PANCHI VASTA,BAI MOGHI VASTA	(MR AM MEHTA),(MR SURESHM SHAH)	KOLI KARSANBHAI GANDA,KOLIE DEVAYATBHAI GANDA,KOLI SAMATBHAI GANDA,KOLI MINBAI WD/O GANDA BHIM,KOLI LAXMIBEN GANDA,KOLI MOTIBEN GANDA,KOLI KDAVIBEN GANDA,KOLI BAI JASHIBEN GANDA	,NOTICE SERVED,(MR PV HATHI),MR PURVISH J MALKAN

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
109	SA/379/1981	10/07/2010	GODAVARIBEN PATABHAI WD/O RATANSANG GANDABHAI,	MR DD VYAS	KIRITKUMAR YASHVANTRAI DAVE,HEIRS OF JAYANTILAL RATILAL,RAMABEN WD/O JAYANTILAL RATILAL,PRADIPKUMAR JAYANTILAL,KAILASHBEN PRADIPKUMAR,PARESHKUMAR JAYANTILAL	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR MEHUL S SHAH, (MR SURESHM SHAH)
110	SA/385/1981	14/07/2009	BHANSALI UDECHAND TARACHAND,BHANSALI RATICHAND TARACHAND	(MR SK JHAVERI)	MALI KUBERBHAI DALABHAI,	UNSERVED EXPIRED (R)
111	SA/387/1981	17/08/2010	JAGDISHCHANDRA HARIKRISHNA DAVE,	MR MUKESH H RATHOD,MR NIRDOSH H RATHOD	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI
112	SA/403/1981	07/10/2015	BALUBHAI B PATEL,RAMANBHAI BHAGABHAI,NATUBHAI BHAGABHAI	,MR SN SHELAT	BHANGIA GANDIYA,LAKHUBHAI GANDHABHAI	(MR JB PARDIWALA),(MR HL PATEL)
113	SA/420/1981	17/01/2012	PATEL PARSHOTAMDAS MOHANLAL,	MR KV SHELAT	HEIRS & MEMBERS OF JT FAMILY OF PATEL KARSHANDAS MOTILAL,HEIRS OF RASIKLAL KARSANDAS,NIRANJAN RASIKLAL,BHARAT RASIKLAL,SATISH RASIKLAL,JITENDRA RASIKLAL,CHANDULAL KARSANDAS,SHANTILAL KARSANDAS,BAI TARA @ TRIVANIBEN SINCE D/D BY HER HEIRS NOS 1 TO 3	,NOTICE SERVED,UNSERVED EXPIRED (N),MR RJ OZA
114	SA/424/1981	17/03/2011	KALOL NAGARPALIKA,	NOTICE SERVED	PATEL PURSHOTTAM AMBALAL,	RULE SERVED
115	SA/4/1982	29/07/2010	PATEL MAGANBHAI MAHADEO,KSHIBEN WIDOW OF MAGANBHAI MAHADEVBHAI,HIRABEN DAUGHTER OF MAGANBHAI MAHADEVBHAI,SAVITABEN DAUGHTER OF MAGANBHAI MAHADEVBHAI,PRAHLADBHAI SON OF MAGANBHAI MAHADEVBHAI,KANTABEN DAUGHTER OF MAGANBHAIMAHADEVBHAI,LAXMIBEN DAUGHTER OF MAGANBHAIMAHADEVBHAI,BHAGWANTIBEN DAUGHTER OF MAGANBHAI MAHADEVBHAI,JASHODABEN DAUGHTER OF MAGANBHAI MAHADEVBHAI,CHANDRAKANT SON OF MAGANBHAI MAHADEVBHAI,SHRI KALPESHBHAI RAMANLAL PATEL,SHRI KANUBHAI RAMANLAL PATEL,PATEL PRAHLADBHAI MAGANLAL,PATEL CHANDRAKANT MAGANLAL	MR RC JANI	BAI SHANTA WD/O AMBALAL RANCHHOD,BAI SHARDA D/O. AMBALAL RANCHHOD WIFE OF HASMUKLAL,RANCHHOD MAHADEV PATEL,BAI SITABEN D/O RANCHHOD MAHADEV AND W/O.RAMJIDAS M.,BAI MENA D/O. RANCHHOD MAHADEVWIFE OF KANJIBHAI MAGANBHAI,PATEL SHIVLAL MAHADEV,,PATEL MANILAL SHIVRAM,KANKUBEN D/O. PATEL SHIVRAM SHIVRAM MAHADEO	,RULE SERVED,MR DILIP B RANA,MS NV VORA
116	SA/18/1982	23/04/2009	DARJI PRABHUDAS SHAVJI,	(MR SURESHM SHAH)	BHATIA NAROTTAM GOKALDAS,SINCEDEC.THOR' HIS HEIRS & L/RS.,NAROTTAM GOKALDAS SINCE DECD. THRO HEIRS,HANSRAJ NAROTTAM,BHATIA YUVRAJ GOKALDAS,BHATIA BHAGWANDAS GOKALDAS,SINCE DEC. THRO' L/RS.,PRATAPSINH BHAGWANDAS	DELETED,(MR KG VAKHARIA)

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117	SA/19/1982	10/12/2010	RANJITSINGH DIPSINH,SINCE DECDTHROUGH HIS HEIRS:,ANANDIBEN WD/O RANJITSINH DIPSINH,GAJENDRASINH RAMJITSINH,DASHRATHSINH RANJITSINH,ARVIND RANJITSINH,PRAKASHBEN RANJITSINH,LEGAL HEIRS OF DECEASED RAMSINH JETHABHAI BIN BHARAT,CHAANDRASINH RAMSINH,SINCE DECD. THROUGH HIS HEIRS:,AJAYSINH RAMSINH, SINCE DECD. THROUGH HIS HERS.,NATWARSINH RAMSINH,SINCE DECD.THROUGH HIS HEIRS.,KAMLABEN WD/O AJAYSINH RAMSINH,DOLATBA WD/O CHANDRASINH RAMSINH,KANKUBEN WD/O NATWARSINH RAMSINH.,DILIPSINH NATWARSINH.,HARISINH CHANDRASINH,SINCE DECD.THROUGH HIS HEIRS,AMARSINH CHANDRASINH,GUMANSINH CHANDRASINH,BAIRAJBEN CHANDRASINH	(MR SR SHAH),(MR NALIN K THAKKER)	KESHRISINH MADHAVSINH,CHHATRASINH MADHAVSINH,BEJUBA W/O MADHAVSINH ADHESINH	RULE SERVED,MR HM PARIKH, (MR MC SHAH)
118	SA/31/1982	29/02/2008	DHORAJI NAGARPALIKA,	(MR SURESHM SHAH)	MOHANDI HADIBHAI BUDHWANI OF DHORAJI,	MR BP DALAL
119	SA/32/1982	02/09/2011	HEIRS OF PRABHASHANKER BHATT,SARASWATIBEN WD/O.P K BHATT,NARENDRAKUMAR PRABHASHANKER BHATT,CHANDRAKANT PRABHASHANKER BHATT,DHURIBEN PRABHASHANKER BHATT,SHAKUNTALABEN P BHATT,KANAIYALAL KESHAVLAL BHATT	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR MI PATEL)	HEIRS OF TRIVEDI LALSHANKER MAHSASUKHRAM,TRIVEDI PREMASHANKER SHANKERLAL,TRIVEDI BABULAL JAGANNATH,TRIVEDI JAYANTILAL ATMARAM DIED THROUGH HEIRS,SHARDA WD.O JAYANTILAL,PRAGNA JAYANTILAL,YOGESH JAYANTILAL,BABY JAYANTILAL	,NOTICE UNSERVED,RULE SERVED,(MR GIRISH D BHATT)
120	SA/74/1982	16/08/2012	AHER PALA RAM SINCE DEC.THRO' HIS LEGAL HEIRS & REP.,BHINIBEEN PALABHAI KARANGIA, WIDOW,,MASRIBHAI PALABHAI KARANGIA SON,,PARBAT PALABHAI KARANGIA, SON,SAVADHIBEN KANABHAI BHEDA, DAUGHTER,JINIBEN PITHABHAI VARU, DAUGHTER,,SEMBHIBEEN KARSHANBHAI VARU,MANIBEN DHANABHAI BHADARAKA DAUGHTER	MR DD VYAS,	STATE OF GUJARAT,R P SHAH OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
121	SA/89/1982	03/08/2013	PATEL DAHYABHAI SHANKERBHAI DECEASED THROUGH HIS HEIRS,MRS.VIMLABEN WD/O.LATE SHRI DAHYABHAI SHANKERBHAI PATEL,MRS.SHAKUNTALABEN MANUBHAI PATEL D/O.DHAYABHAI.S.PATEL,DAXABEN PRAVINBHAI DOCTOR @ SUMAN D/O.DAHYABHAI.S.PATEL,MRS.HANSABEN REJESHBHAI PATEL D/O.DAHYABHAI SHANKERBHAI PATE,MR.BHASKARBHAI DAHYABHAI PATELS/O.DAHYABHAI.S.PATEL,MRS.CHARULATABEN GIRISHBHAI PATEL,D/O.DAHYABHAI.S.PATEL	MR PR ABICHANDANI,(MR MC SHAH)	BAI SHANTABEN LALLUBHAI SINCE DECD.THRO HER HIERS,RAMBHAI BHAILALBHAI PATEL,PUJIBEN WD/O MANIBHAI SOMABHAI,MANGIBEN WD/O RAMESHABHAI BHIKHABHAI,VALLABHAI SHANABHAI,RAVJIBHAI VALLAVBHAI,MAGANBHAI VALLAVBHAI,JASHBHAI VALLAVBHAI,MANIBHAI VALLAVBHAI,GANGABEN WD/O DAHYABHAI FULABHAI,MANIBEN W/O SOMABHAI DESAIBHAI	,DELETED,MR GHANSHYAM AMIN
122	SA/99/1982	03/03/2008	DALVADI NANJI MADHABHAI,	(MR PM RAVAL)	MIYANA KASAM MULU,MIYANA KASAM BIJAL,MIYANA AYUB HAJI SINCE DECEASED THROUGH HEIRS,BACHUBEN AYUBBHAI,MAHEBUBBHAI AYUBBHAI,MUSTAFA AYUBBHAI,GULAMHASAN AYUBBHAI,CHHOTUBHAI HUSENBHAI,SINCE DECEASED THROUGH HEIRS,BAI JETUN W/O OF CHHOTUBHAI,ONE ELDER BABA,ONE YONGER BABA,NATHALAL MANNARAM	,NOTICE NOT RECD BACK,NOTICE UNSERVED,MR PS CHAMPANERI

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123	SA/105/1982	23/06/2011	MANSURI YUSUF ABDUL RAHAMAN ISMAIL,MANSURI RASID YUSUF	MR DF AMIN	SHANTILAL MAGANLAL GANDHI SINCE DIED THROUGH HEIRS,CHANDRAVADAN SHANTILAL GANDHI,ASHOKKUMAR SHANTILAL GANDHI SINCED DECD THROUGH HISHEIRS,BHARTI ARVINDBHAI SHAH,SHAKUNTALA JAYENDRABHAI DOSHI,RAMABEN W/O ASHOKKUMAR GANDHI,HITESSH S/O ASHOKKUMAR SHANTILAL GANDHI,ANAND ASHOKKUMAR SHANTILAL GANDHI,ANITA D/O ASHOKKUMAR SHANTILALGANDHI,JAMILABIBI W/O MOHAMMED FIRDOSH KOTHI,MINOR YUSUF MOHD. FIRDOSH KOTHI,MINOR ABDULHAKIM MOH. FIRDOSH KOTHI	,NOTICE SERVED,MR YM THAKKAR
124	SA/115/1982	14/07/2011	SARDULSINH R CHAUHAN,	NOTICE NOT RECD BACK	STATE OF GUJARAT,STATE OF MAHARASHTRA,UNION OF INDIA	GOVERNMENT PLEADER,(MR JD AJMERA),(MR J V BHAIRAVIA)
125	SA/126/1982	05/09/2011	JILLA PANCHAYAT,DISTIRCT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER (IRRIGATION)	JD AJMERA	DALYAN CONSTRUCTION CO,	MR RA SEJPAL
126	SA/135/1982	16/09/2009	MATHURADAS VIRAJI,VASARAM KALA HUF VASARAM KALS & VALLABH,HEIRS OF VALLABHA KALA,LAXMIDAS VALLABHADAS,MANSUKHDAS VALLABHADAS,JAYANTILAL VALLABHADAS	MR ND NANAVATI	MANSUKHLAL RANCHHODDAS,BAI PUSPA RANCHHODDAS,BAI DADAVIBEN RANCHHODDAS,KARTA OF HUF PRANJIVAN DEVCHAND,AMARATLAL PRANJIVAN	
127	SA/137/1982	25/10/2010	PATEL RAVJI MITHA SINCE DECEASED THROUGH HEIRS,POPATBHAI RAVJIBHAI PATEL,VALLABHBHAI RAVJIBHAI PATEL,NATUBHAI RAVJIBHAI PATEL	MR TH SOMPURA	PATEL VALLABH LALJI,	(MR BD KARIA)
128	SA/147/1982	04/09/2012	BAI PUNJIBEN WD/O MANIBHAI,MELABHAI M VAGHRI,CHHAGANBHAI VAGHRI DECD.THROUGH HIS HEIRS,RAJUBHAI CHHAGANBHAI VAGHRI,NATUBHAI CHHAGANBHAI VAGHRI.,ASHABHAI VAGHRI,MADHABHAI M VAGHRI,SHANTABEN WD/O MAHIJIBHAI VAGHRI,MINOR MANJUBEN D/O MAHIJIBHAI THRO GUARDIAN SHANTABEN,MINOR RAIBEN D/O MAHIJIBHAI THRO GUARDIAN SHANTABEN	MR RA PATEL,	SHARIFKHAN D PATHAN DECD. THROUGH HIS HEIRS,DILAWARKHAN SHARIFKHAN PATHAN,REHMATULLAKHAN SHARIFKHAN PATHAN,GULMOHMADKHAN SHARIFKHAN PATHAN,ZAFARULLAKHAN SHARIFKHAN PATHAN,MANVARKHAN SHARIFKHAN PATHAN,JIWARIBEN D/O SHARIFKHAN PATHAN	
129	SA/148/1982	15/07/2010	AMULKHBHAI AKBARALI DECASED THROUGH HIS LEGAL HEIRS,RUKAIABEHN FOROZBHAI BURJIWALA,FARIDABEN THAIYYABBHAI DALAL,RAFIKABEN YOUSUFBHAI BALUWALA,ANISABEN YOUSUFBHAI GODHRAWALA,ZOHRABEN SADIKBHAI BALUWALA,LEGAL HEIRS OF RASIDABEN FAKRUDDIN KAPADIA,AHMEDBHAI QURBAN HUSAIN PIBLODHWALA,TAHERI QURBAN HUSIAN PIPLODHWALA,FAKRUDDIN KUTPUDIN KAPADIA,KUTBUDDIN FAKRUDDIN KAPADIA,FAIYAZZ FAKRUDDIN KAPADIA,MAHAZIR FAKRUDDIN KAPADIA,REHNA AKILBHAI VOHRA	MR YM THAKKAR	G S R T C,	MR MITUL K SHELAT
130	SA/157/1982	14/09/2010	PATEL NARSINHBHAI DAYALJIBHAI,PATEL CHHOTABHAI DAYALJIBHAI	(MR MC SHAH)	.,	
131	SA/158/1982	14/09/2010	NARSINBHAI D PATEL,CHHOTABHAI D PATEL	(MR MC SHAH)	PATEL DAHYABHAI ISHWARBHAI,PATEL RANCHHODBHAI ISHWARBHAI,NAYAK BABUBHAI SOMABHAI SINCE DECSD. THRU HIS LEGAL HEIRS,RAMABHAI BABUBHAI NAIK,BAI DHULI WIDOW OF BABUBHAI,MACWANA BABARBHAI DHULABHAI,SHANTABEN WIFE OF PATEL MAGANBHAI SOMABHAI	
132	SA/195/1982	13/07/2009	PATEL KARSANBHAI PARSHOTTAMDAS,	NOTICE UNSERVED,UNSERVED EXPIRED (N)	MOTIBA D/O.HATHIJI DOLAJI AND WD/O.PAHADJI BHUPTAJI,PATEL BHIKHABHAI PARSHOTTAMDAS	UNSERVED EXPIRED (N)

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133	SA/226/1982	12/04/2009	IBRAHIMBHAI MOHANBHAI GENA,YAKUBBHAI MOHMADBHAI GENA,AMINABEN WD/O.MOHMADBHAI YUSUFBHAI GENA	MS VASUBEN P SHAH	BAI NOORBHAI WIDWO OF IBRAHIM,BAI RABIA HEIR OF DECEASED BAI JENUP ISMAIL SULEMAN KHANJI AND DAUGHTER OF SULEMAN KANJI,ISHAKBHAI SULEMAN KHANJI,PUNJABHAI ABDULREHMAN SULEMAN KHANJI,BAI MARIM WIDOW OF SULEMAN KHANJI,BAI AISA DAUGHTER OF SULEMAN KHANJI,BAI FATMA DAUGHTER OF SULEMAN KHANJI,BAI MARIM DAUGHTER OF SULEMAN KHANJI,ISMAILBHAI AFAJBHAI UPADH,NOORBHAI WIDO OF MUSABHAI RASULBHAI	
134	SA/259/1982	18/01/2011	HEIRS OF JIVANBHAI MORARBHAI PATEL,KESHAVBHAI JIVANBHAI PATEL,DAULATBHAI JIVANBHAI PATEL,MANIBEN JIVANBHAI,DHANIBEN JIVANBHAI,MOHANBHAI JIVANBHAI HIM SELF AND AS AN HEIR OF APPLT NO 1,MANHARLAL JAISHANKAR THAKAR	(MR BHARAT J SHELAT)	HARIBHAI JERAMBHAI,JAGJIVANBHAI LALLUBHAI PATEL,GANPATBHAI LALLUBHAI PATEL	MR SH SANJANWALA
135	SA/285/1982	22/09/2009	GOVINDJI VIRJI CHAWDA,MEGHA HIRA HARIJAN	MR PRANAV G DESAI	LAKHMAN MEGHA .,SIDI MEGHA,BAI JIVI MEGHA,BAI AMRIT MEGHA,MANJULA MEGHA MINOR THRO'GUARDIAN BAI JIVI MEGHA	,MS SEJAL K MANDAVIA
136	SA/288/1982	01/10/2013	THAKKER CHIMANLAL KANJI,THAKKER PRABHUDAS KANJI,THAKKER AMRUTLAL KANJI	(MR SURESHM SHAH)	THAKKER MAGANLAL RANCHHOD OF MORVI,LCHHABEN MAGANLA,PRANJIVAN MAGANLAL,THAKKER MANSUKHAL MAGANLAL,JAYABEN MAGANLAL THAKKER,MANJULABEN KISHCHAND,KANCHANBEN MANGANLAL,PUSHPABEN MAGANLAL	,(MR JD AJMERA)
137	SA/289/1982	01/10/2013	THAKAR CHIMANLAL KANJI,THAKAR PRABHUDAS KANJI,THAKAR AMRUTLAL KANJI	(MR SURESHM SHAH)	THAKAR MAGANLAL RANCHHOD DECESEASED THRO HEIRS & L.R.,	(MR JD AJMERA)
138	SA/293/1982	26/03/2009	G.S.R.T.C.,	MR PRANAV G DESAI	GORDHAN P LODHIA,	MR PM THAKKAR
139	SA/294/1982	14/12/2018	MADHAVDAS MULCHAND,	(MR MD PANDYA)	HEIRS OF LEGAL REPRES.BIBIBAI JAMALBHAI,ISMAIL LAKHA DECD.THRO HEIRS,MUSA LAKHA,SUMAR LAKHA,ALARAKHA LAKHABHAI SINCE DECD.THRO HIS HEIRS,HALIMA LAKHA,FATMABEN ISMILE,FATMABEN ISMAIL,KASAMBHAI ISMILE,KASAMBHAI ISMILE,OSMAN ISMILE,OSMAN ISMAIL,HAJI ISMILE,HUSEN ISMILE,JUMABHAI ISMILE,HAJI ISMAIL,HUSEN ISMAIL,JUMABHAI ISMAIL,MUSABHAI LAKHABHAI,SUMARBHAI LAKHABHAI,HALIMA LAKHABHAI	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR JR NANAVATI)
140	SA/304/1982	31/08/2010	ABDUL KHALIK ISMAIL VORAJI,ZULEKHANBIBI ABDULKADAR,FATIMABIBI ABDULKADAR,MOHMAD SALIM ABDULKADAR,SAHJADA ABDULKADAR,AYUB ABDULKADAR,YUNUS ABDULKADAR,ABDULKADAR ISMAIL VORAJI,YAKUB ISMAIL VORAJI	MS VASUBEN P SHAH	LAXMIBEN, W/O.N.I.MEGHA, SINCEDEC.THRO LEGAL HEIRS & REP.,MAHENDRA NAROTTAM MEGHA,AJIT NAROTTAM MEGHA,KANU NAROTTAM MEGHA,KUNDAN NAROTTAM MEGHA SINCE DECEASED THROUGH HEIRS AND L/R,RAMILA NMAROTTAM MEGHA,NIRU NAROTTAM MEGHA,MRUDULA NAROTTAM MEGHA,RAMESHBHAI BACHUBHYAI RATHOD S/O KUNDANBEN,MAHESHBHAI BACHUBHAI RATHOD S/O KUNDANBEN,PRAFULBHAI BACHUBHAI RATHOD S/O KUNDANBEN,MUKUNDBHAI BACHUBHAI RATHOD S/O KUNDANBEN,GULAMHUSSEIN ISMAIL VORAJI RES. AT MOTA VARACHHA, SURAT	DELETED,MR SH SANJANWALA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
141	SA/322/1982	10/05/2010	DABHI NARANDAS VANMALIDAS,	(MR NAGIN N GANDHI)	HEIRS OF PRABHUDAS VANMALIDAS,NATVARLAL PRABHUDAS,NARENDRA PRABHUDAS,PUSHPABEN PRABHUDAS C/O MANILAL KESHAVLAL,BHAGIRTHIBEN, FOR HERSELF & MINORS GIRISH & JAYSUKH,KANTABEN VANMALIDAS,HEIRS OF LAVJI KHIMJI,VRAJLAL KHIMJI,HEIR OF HIRLAL KARSHAN,DAHYALAL KARSHAN,DHANJI KARSHAN,HEIRS OF SANTOKBEN WD/O KARSHAN GIRDHAR,MULJI GIRDHAR,HEIRS OF CHUNILAL GIRDHAR,VASUMATI PRABHUDAS,VASANTRAI LAVJI,HIRABEN,BHOGILAL LAVJI,RAMBHABEN WD/O LAVJI KHIMJI	(MR JD AJMERA)
142	SA/325/1982	07/08/2008	SHANTABEN GIRDHARLAL,GIRDHARLAL LAVJIBHAI	NOTICE UNSERVED	ASHVINBHAI SHANTILAL SRAIAYA,	NOTICE SERVED
143	SA/346/1982	15/09/2010	CHHANI MASJID,RASUL ABHRAM DELETED,RASULBHAI BHULABHAI,MOHMED F VOHRA,ISAMAIL RASULBHAI VOHRA,DAUDBHAI N VOHRA,KADAM ISMAIL VOHRA,ABDUL KALUBHAI SHAIKH	UNSERVED EXPIRED (N),DELETED,(MR SK BUKHARI), (MR BH MEHTA)	CHHANI NAGAR PANCHAYAT,	UNSERVED EXPIRED (N)
144	SA/367/1982	08/03/2017	SHAH HIRJI TEJSHI,	NOTICE UNSERVED	SHAH ASOO RATANSHI,SHAH LAXMIBEN TOKERSHI,,SHAH JAGSHI TEJSHI,SHAH JIVRAJ TEJSHI,SHAH LAXMICHAND TEJSHI,SHAH DEVCHAND TEJSHI,SHAH DEVCHAND TEJSHI,SHAH JAYANTILAL TEJSHI,SHAH DHANJI TEJSHI,SHAH JAYSHREE TEJSHI,BATOR KAMASHRI	
145	SA/371/1982	09/06/2010	RAHIMBHAI CHANDUBHAI PACHIGAR,	UNSERVED EXPIRED (N)	BARODA DISTRICT EDUCATION SOCIETY,JAYANTIBHAI S. PATEL	NOTICE SERVED,MR JITENDRA M PATEL
146	SA/373/1982	13/09/2010	PRABHUDAS GOKALDAS,	MS MAYA N BHAVNANI,MR KG SUKHWANI	DAHIBEN ARJANDAS,	MRS MC THAKKER
147	SA/375/1982	08/05/2010	SARIFKHAN SARDARKHAN,	MR KS NANAVATI	KISANSING LALSING,PRABHUDAMAL DHANALAL,RAMESHCHANDRA SOMCHAND SHAH	RULE SERVED,RULE UNSERVED,(MR RA MISHRA)
148	SA/396/1982	10/11/2010	PRAVINBHAI SHANKERBHAI SONI,	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)	RANCHHODBHAI MORARBHAI KACHHIA SINCE DECD. THROUGH HIS HEIRS,DAHIBEN WD/O RANCHHODBHAI MORARBHAI KACHHIA,SOMABHAI RANCHHODBHAI KACHHIA,AMBUBHAI RANCHHODBHAI KACHHIA,KESHVALAL R. KACHHIA,SHARDABEN NATHABHAI D/O RANCHHODBHAI MORARBHAI,CHANDANBEN RAMESHLAL D/O RANCHHODBHAI KACHHIA	,MR JITENDRA M PATEL
149	SA/400/1982	15/12/2010	VASAVA LALJI ZAVER,	NOTICE SERVED	VASAVA MANSING RAMBHA,	NOTICE SERVED
150	SA/403/1982	14/11/2016	SURENDRANAGAR JT MUNICIPALITY,	MR Y J PATEL	PRABHUDAS GANDALAL,	MR PS CHAMPANERI
151	SA/409/1982	07/01/2010	ANSUYABEN WD/O ANANTRAI JIVSHANKER THAKER,BHUPENDRA ANANTRAI THAKAR,BATUKRAI ANANTRAI THAKAR,DEVANAND ANANTRAI THAKAR,KANAIYALAL ANANTRAI THAKAR,VINABEN ANANTRAI THAKAR	ABATED,MR DD VYAS	KUMBHAR KANJIBHAI MAVJIBHAI,GUJART HOUSING BOARD	,MR PM THAKKAR
152	SA/411/1982	14/09/2010	SUSHILABEN BHUPATRAI DESAI,ARVIND BHUPATRAI DESAI,MAHESH BHUPATRAI DESAI,ANSUYABEN MANHARLAL DESAI,HARRAI PARAGJI DESAI,AMRUTLAL PARAGJI DESAI,MANIBEN MOHANLAL DESAI,INDUBEN NATHUBHAI DESAI,BHANUBEN BALVANTRAI DESAI,TARABEN DOLATRAI DESAI	NOTICE SERVED,NOTICE UNSERVED	GULABBHAI LALLUBHAI DESAI,NAGARJI LALLUBHAI DESAI,CHHOTUBHAI LALLUBHAI DESAI,SHANTABEN NATHUBHAI DESAI,THAKORBHAI BHAGWANJI DESAI,HIRUBHAI BHAGWANJI DESAI,DHIRUBHAI BHAGWANJI DESAI,MANJULABEN KISHORBHAI DESAI,DAXESH KISHORBHAI DESAI MINOR,KETANKUMAR KISHORBHAI DESAI MINOR,MANDAKINI MAHESHKUMAR DESAI	
153	SA/427/1982	22/09/2010	UNION OF INDIA THRO'SECRETARY,THE DIRECTOR GENERAL,THE GENERAL MANAGER TELECOMMUNICATION	MR ND GOHIL	.,	
154	SA/429/1982	02/09/2011	G S R T C,DIVISIONAL CONTROLLER	(MR MD PANDYA)	BHOVAN HARJI,	MR RR TRIVEDI

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155	SA/444/1982	15/02/2011	PATEL VIHIDAS MOHANDAS SINCE D/D.THROUGH HIS HEIR.,PATEL BECHARBHAI VIHIDAS SELF AND HEIR OF APPELLANT NO.1	NOTICE SERVED,UNSERVED EXPIRED (N)	PATEL PRABODHBHAI VIHIDAS,	(MR VC DESAI)
156	SA/446/1982	28/08/2008	DISTRICT PANCHAYAT,	MR DEEP D VYAS	BABULAL DAYALAL DAVE SINCE DECD THROUGH HIS HEIRS,STATE OF GUJARAT	NOTICE SERVED,MR PM THAKKAR
157	SA/447/1982	14/07/2010	COMMANDANT, HOME GUARD,DISTRICT COMMANDANT	GOVERNMENT PLEADER	KANAYALAL HARUMAL,	(MR SURESHM SHAH)
158	SA/10/1983	09/03/2010	DADABHAI JORABHAI PATEL,PRABHUDAS J PATEL	NOTICE NOT RECD BACK,(MR A J PATEL)	TRIBHOVANDAS DAJIBHAI PATEL,CHHOTABHAI DAJIBHAI PATEL,BHAWANBHAI D PATEL	NOTICE SERVED,UNSERVED EXPIRED (N)
159	SA/12/1983	30/06/2010	THAKKAR NAGARDAS ZAVERBHAI,HEIRS OF ZAVERDAS MAGANLAL,PRAVINLAL ZAVERDAS,RASIKLAL ZAVERDAS,THAKKER TRIBHOVANDAS MAGANLAL,HEIRS OF RATILAL M THAKKAR,ISHWARLAL RATILAL THAKKER,HEIRS OF NAGARDAS MAGANLAL,GUNVANTLAL NAGARDAS,JAYANTILAL NAGARDAS,PRAMODRAI NAGARDAS,GIRISHKUMAR NAGARDAS	MR DD VYAS	DAVE RASIKLAL VRAJLAL,THHAKAR AMRATLAL MAGANLAL,THHAKAR JAGJIVAN MAGANLAL	NOTICE SERVED,ABATED,MR D DHIRAJLAL VYAS
160	SA/35/1983	05/04/2011	SUNDARJI JASRAJBHAI MISTRI DECD.THR.HEIR.CA.29/84,11.1.84,RATANBEN W/D.SUNDARJI JASRAJ BHAI.,GHANSHYAMBHAI SUNDARAJI,JASHUBEN DAMJIBHAI,RANJANBEN MOHANBHAI.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED	RANCHHODBHAI J MISTRI, SINCE DEC.THRO' LEGAL HEIRS & REP :,TRIKAMBHAI J MISTRI	MR MJ PARIKH,MR RAMNANDAN SINGH
161	SA/42/1983	08/05/2010	AMINABAI W/O. OSMAN BAHCU,SALEMAMAD OSMAN,BACHAU OSMAN	MR PM THAKKAR,MR AJ MEMON	BAKALI ALIMAMAD BACHAU,HAVABHAI OSMAN,AMINABAI OSMAN,UMAR HASAN,KARSANDAS VALJI VELANI,DEVJI NANJI PATEL,DOSHI NANALAL MAGANLAL,DOSHI RASIKLAL BHIMJI,LAKHANSHI P PATEL	NOTICE SERVED,(MR NV ANJARIA),(MR YS MANKAD)
162	SA/69/1983	30/09/2013	AMBALAL M SHAH SINCE DECD. THRO HIS HEIRS,KISHANBHAI AMBALAL SHAH,VIMLABEN AMBALAL SHAH,MADHUBEN AMBALAL SHAH,MEENABEN RAMESHCHANDRA SHAH,ATULKUMAR RAMESHCHANDRA SHAH,KIRANKUMAR RAMESHCHANDRA SHAH,KIRTIBEN RAMESHCHANDRA SHAH,GEETABEN RAMESHCHANDRA SHAH	MR.HEMANG H PARIKH,	RAMABEN @ DAHIBEN WD/O AMARSA DELETED AS PER COURT'S ORDER,HARISANG A PADHIAR,UDESING A PADHIAR,BAI RAJBA D/O AMARSANG,BALVANTSANG AMARSANG,MINOR JENABHAI @ JASHWANTSANG THRO GUARDIAN RAMABEN,UDESANG A PADHIAR,HARISANG A PADHIAR	NOTICE SERVED,DELETED,MR UM SHASTRI,MR PJ KANABAR
163	SA/83/1983	15/07/2010	JYOTI CRUDE OIL & FERTILISERS CO.,	(MR RA MISHRA)	BHARAT CHEMICAL WORKS,	NOTICE NOT RECD BACK,MR DL KOTHARI
164	SA/107/1983	21/07/2008	PATHAK CHANDRAVADAN AMRATLAL,	MR NR TANDEL	BHANUBHAI R RAJGURU,	UNSERVED EXPIRED (N)
165	SA/127/1983	26/04/2018	KIRISTSINHJI JAMSANGHJI,	MS MEGHA JANI	CHANDUBHAI TAPUBHA CHUDASAMA SINCE DECD.THROUGH HIS HEIRS,DHARMENDRASINH CHANDUBHA CHUDASMA DEC. THROUGH HEIRS,HARDEVSINH CHANDUBHAS CHUDASMA DECE. THROUGH HEIRS,ULLASBA DHARMENDRASINH CHUDASAMA,BALRAJSINH DHARMENDRASINH CHUDASAMA,YASHPALSINH DHARMENDRASINH CHUDASAMA,KANAKBA NARENDRASINH CHUDASAMA,DIGVIJAY NARENDRASINH CHUDASAMA,AJAYSINH NARENDRASINH CHUDASAMA	,NOTICE SERVED,UNSERVED EXPIRED (N)
166	SA/128/1983	06/11/2012	ISA IBRAHIM CHARKHA DIED DURING THE PENDENCY OF SUIT,ISMAIL ISA CHARKHA,AMINABIBI ISA CHARKHA,AHMAD ISA CHARKHA	MR DF AMIN,	UNION OF INDIA,STATE OF GUJARAT,DY. CUSTODIAN OF EVACUEE PROPERTIES,,HANIFA ISA CHARKHA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MRUGEN K PUROHIT
167	SA/131/1983	13/10/2010	AHIR BHIKA KHODA,	(MR PV HATHI)	AHIR BAI VAJUBAI @ RANBAI NARAN,AHIR SAMAT,AHIR SONBAI NARAN	RULE SERVED,(MR SURESHM SHAH)

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168	SA/134/1983	28/07/2010	CHANDUBHAI RAMBHAI PATEL,RAMANBHAI RAMBHAI PATEL,HARMANBHAI RAMBHAI PATEL,ARVINDBHAI RAMBHAI PATEL	(MR NS DESAI)	VALAND BECHARBHAI DHULABHAI -DIED,VALAND NARSINGHBHAI DHULABHAI,VALAND DHULABHAI BHALABHAI -DIED,SHANTABEN D/O.DHULABHAI BHULABHAI &W/O.VALAND SOMABHAI	,NOTICE UNSERVED,UNSERVED EXPIRED (N)
169	SA/148/1983	28/03/2011	HEIRS OF DECEASED VORA HASANALI ALADIN DIED,VORA RAJABHAI HASANALI,VORA IBRAHIM HASANALI,VORA RUBABEN HASANALI,VORA MEMANABEN HASANALI,VORA BATULBEN HASANALI,MAMADHUSEN HASANALI	(MR JT TRIVEDI)	KOLI VALA GIGA OF MAHUVA,VORA RUKAMABEN HASANALI,VORA FIDAHUSEN HASANALI,JOHRABEN HASANALI	NOTICE SERVED,NOTICE UNSERVED,MR MUKUND M DESAI
170	SA/155/1983	24/09/2010	MAVJIBHAI SULABHAI CHAUDHARI,	MR SH SANJANWALA	STATE OF GUJARAT,GANDJIBHAI V CHAUDHARI DECD THRO' HIS L/R & HEIRS.	,GOVERNMENT PLEADER
171	SA/158/1983	07/07/2010	VASUDEVBHAI GORDHANDAS SHAH,SUMITRABEN VASUDEVBHAI SHAH,JAYESHBHAI VASUDEVBHAI SHAH,VANDANABEN VASUDEVBHAI SHAH,BHARTIBEN	(MR NS DESAI)	JAGDISHCHANDRA MANILAL SHAH,PARSHANBEN,JASUDABEN PARSOTTAMDAS,RAJNIKANT MANILALSHAH,SHANSHIKANT MANILAL SHAH	MR HM PARIKH,(MR MC SHAH)
172	SA/166/1983	24/11/2010	HEIRS OF GOPALDAS KESUR,ISHWARLAL GOPALDAS,MULCHANDAS GOPALDAS,RAVLIBEN W/O.CHHABILDAS DAHYABHAI,MAHALAXMIBEN W/O.HASMUKHLAL MANEKLAL,JAMNABEN W/O.DHANSUKHLAL VITHALDAS,GANGABEN W/O.JETHALAL THAKOREDAS,URMILABEN W/O.HARISHCHANDRA RATILAL,PALIBEN WD/O.GOPALDAS KESURDAS,THAKORDAS HANILAL	MR GM JOSHI,(MR RN SHAH)	HEIRS OF UTTAMRAM THAKORDAS,	(MR BHARAT J SHELAT)
173	SA/167/1983	15/02/2011	BAI BANJI W/O MOTIBHAI JERABHAI DECEASED THROUGH HEIR,DAHYABHAI M BARAIYA,SHARDABEN D/O. MOTIBHAI J BARAIYA,REVABEN D/O. MOTIBHAI J BARAIYA,RAISING M BARAIYA,PUNJIBEN MOTIBHAI BARAIYA,MAHIJIBHAI M BARAIYA	(MR GIRISH D BHATT)	JAYANTILAL A PARIKH,	(MR MC SHAH)
174	SA/172/1983	28/06/2010	VALIMOHMED SIDIKBHAI SIROYA SINCE DEC.THRO'HEIRS &LEGAL RE,ABDULSATTAR VALIMOHMED SIROYA,(SINCE DECD.THRO'HERIS),JANAMAHAMAD VALIMOHMED SIROYA,,MAHMAD HANIF VALIMOHMED SIROYA,MAHMAD YUNUS VALIMOHMED SIROYA,AYUBBHAI ABDULSATTAR SIROYA,MAHMADSADIK ABDULSATTAR SIROYA,MAHMADYUSUF ABDULSATTAR SIROYA	UNSERVED EXPIRED (N),(MR PV NANAVATI),MR VIBHUTI NANAVATI	HASUBHAI RASULBHAI PATHAN,SINCDEC.THRO' HEIRS & LEGAL REP.,	
175	SA/173/1983	07/07/2010	AMBALAL KESURBHAI PATEL,CHHAGANBHAI KESURBHAI PATEL SINCE D/D THROUGH HIS HEIRS,SHANTABEN,WIDOW OF CHHAGANBHAIKESHURBHAI,VASANTBHAI CHHAGANBHAI PATEL,NARENDRABHAI CHHAGANBHAI PATEL,JAYANTIBHAI CHHAGANBHAI PATEL,BHUPENDRABHAI CHHAGANBHAI PATEL,DAHYABHAI KESURBHAI PATEL,ZAVERBAHEN D/O. KESURBHAI ARVINDBHAI	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR CK PATEL	HEIRS OF DECD. DESAIBHAI MULJIBHAI,PARSHOTTAM DESAIBHAI PATEL,DAHYABHAI DESAIBHAI PATEL,GOVINDBHAI CHHOTABHAI PATEL	MR JITENDRA M PATEL
176	SA/175/1983	25/11/2010	GAJRIBEN KALIABHAI GAMIT,	UNSERVED EXPIRED (N)	NATHIABHAI KALIABHAI GAMIT,AKHATIBEN D/O KALIABHAI VEEHATBHAI GAMIT	RULE SERVED,(MR DEEPAK M SHAH),MR DU SHAH
177	SA/176/1983	07/10/2015	ICHHUBHAI LAXMIDAS,	MR DD VYAS	MANIBEN CHHAGANBHAI D/O. LAXMIDAS MAVJIBHAI,BHIKHABHAI LAXMIDAS,MANGALDAS LAXMIDAS,HARGOVANDAS L CHAUHAN	NOTICE SERVED
178	SA/180/1983	14/09/2010	SHANKERJI L VAGHELA,	NOTICE UNSERVED	SHIVAJI C VAGHELA,	(MR A J PATEL)

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179	SA/192/1983	16/12/2010	PATEL DEVRAM VISHRAM,PATEL VISHRAM SHIVJI	(MR YS MANKAD)	GOSAI BHIMGAR LADHUGAR SINCE DIED THROUGH HIS L.R AND HEIRS,GUSAI VALGAR BHIMGAR SON WHO IS ALREADY ON RECORD AS RESP. NO. TWO,SHANTGAR BHIMGAR SON,BHAVNAGAR BHIMGAR SON,GABHUGAR BHIMGAR SON,MANIBEN BHIMGAR DAUGHTER,MADHUBEN BHIMGAR DAUGHTER,NITABEN BHIMGAR DAUGHTER,RATANBEN BHIMGAR WIDOW OF DECEASED BHIMGAR LADHUGAR,GOSAI VALGAR BHIMGAR	
180	SA/193/1983	29/06/2009	RAMESHCHANDRA GORDHANDAS,	(MR SURESHM SHAH)	CHATRABHUJ GORDHANDAS,MANILAL GORDHANDAS,DHIRAJLAL GORDHANDAS,KAMLABEN WIFE OF CHUNILAL JIVRAJ,MUKTABEN WIFE OF GIRDHARLAL CHHAGANLAL,SHARDABEN WIFE OF VRAJLAL MAGANLAL,RAMABEN WIFE OF KANAIYALAL GOKALDAS	
181	SA/194/1983	03/05/2009	VOHRA IBRAHIMBHAI GAFOORBHI,	UNSERVED EXPIRED (N)	BHAIYA UTTAMRAM DAULATRAM,PADRA NAGAR PANCHAYAT	,NOTICE SERVED
182	SA/195/1983	29/09/2010	KISHANCHAND HIROMAL,MANHAR HIROMAL SONS & HEIRS OF DECEASED HIROMAL MOHANDAS	NOTICE NOT RECD BACK,MR BP GUPTA	SECRETARY TO THE GOVT. OF GUJARAT,COLLECTOR OF VADODARA,,MAMLATDAR	GOVERNMENT PLEADER
183	SA/197/1983	16/06/2010	MANUBHAI GORDHANBHAI PATEL,	NOTICE SERVED	RAMANBHAI GULABBHAI RAY,	MR SM SHUKLA,MR ANIL C THAKORE
184	SA/200/1983	26/03/2009	PRANJIVAN RUGHNATH PAREKH,	MR DD VYAS	AMBAVIDAS PRANJIVAN PAREKH,	(MR DEEPAK M SHAH),MR DU SHAH,MR RAJAN D SHAH
185	SA/203/1983	26/03/2009	GUJ. HSG. BOARD,	MR ND NANAVATI	JIVANLAL M AMBASANA,	(MR JR NANAVATI)
186	SA/204/1983	02/04/2010	THAKORE DUNGARJI HIRAJI GUARDIAN OF MINOR PRANBAI,	(MR RN SHAH)	RABARI SENDHA LALJI,THAKORE ADITSING KALUJI,THAKORE BHATHIJI KALUJI,THAKORE JAGATSING GEMARJI,HEIRS OF THAKORE CHENJI GEMARJI,HARISINGH CHENJI THAKORE,MANAJI CHENJI THAKORE,DHIRAJI CHENJI THAKORE,MENABAI CHENJI THAKORE	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR PM RAVAL)
187	SA/205/1983	03/04/2009	HASMUKHLAL RANCHHODDAS,	NOTICE UNSERVED	VANRAJ SHAMJIBHAI,HIRALAL GORDHANDAS,BHIKHUBHAI LAKHABHAI,BHANUKUMAR BABUBHAI,HASMUKHLAL BHAGWANDAS DELETEDAS PER COURTS ORDER ...,RAMJIBHAI BHAGWANBHAI GOHIL,NIRMALA BEHEN PRANLAL	,RULE SERVED
188	SA/212/1983	12/03/2010	BAKORBHAI JIBHAI, SINCE DEC. THRO' HIS LEGAL HEIRS & REP.,REWABEN W/O BAKORBHAI,RAMESHBHAI S/O BAKORBHAI,KIRANBHAI S/O BAKORBHAI,USHABEN D/O BAKORBHAI,PREMILABEN D/O BAKORBHAI,REKHABEN D/O BAKORBHAI	NOTICE SERVED,MR BY MANKAD, (MR. JC SHETH)	BALUBHAI GEMABHAI,JAYANTILAL KHUSHALBHAI	NOTICE SERVED
189	SA/216/1983	07/08/2010	GHANSHYAM MOHANDAS,	(MR MD RANA)	STATE GOVT. OF GUJARAT,	GOVERNMENT PLEADER
190	SA/217/1983	07/08/2010	GULAM MAHOMAD KALU,	(MR MD RANA)	STATE GOVT. OF GUJARAT,	GOVERNMENT PLEADER
191	SA/223/1983	26/03/2009	DALAWADI KALYAN BHAVAN, SINCE DECD.THROUGH HIS HEIRS:,NARSINHBHAI KALYANBHAI DALWADIAGED ABOUT 45 YEARS,OCCU.,KHIMJIBHAI KALYANBHAI DALWADI AGED 40 YEARS,OCCU.,MAVJIBHAI KALYANBHAI DALWADI AGED 35 YEARS, OCCU.,DALAWADI NARSHI KALYAN	MR ND NANAVATI,NANAVATY ADVOCATES	DALWADI BHAVAN MANAJI,DALAWADDI POPAT MANAJI,DALAWADI GOPA MAKAN,DALAWADI DAYARAM CHATUR	DELETED,(MR JR NANAVATI)
192	SA/229/1983	26/03/2009	HARILAL ISHWARLAL DECD.BY HEIRDHIRAJLAL H DAVE,	NOTICE SERVED	DECD.VAGHARI TULSIBHAI M THROUGH HIS HEIRS,BIJAL TULSI,SOMA TULSI,LAXMAN TULSI,BAI MARGHA W/OF TULSI,BAI LAXMI TULSI	(MR SURESHM SHAH)
193	SA/231/1983	29/07/2010	RAHEMANBHAI KASAMBHAI VANORA,	MR JITENDRA M PATEL	MANIBHAI RAMABHAI,BABUBHAI RAMABHAI,CHIMANBHAI RAMABHAI,SHANABHAI RAMABHAI,KHANABHAI JIVANBHAI	RULE SERVED,MR PF MAKWANA
194	SA/237/1983	26/03/2009	NARENDRA VEX MANUFACTURING CO,	MR RR TRIVEDI	CHHAGANLAL SHAMJIBHAI MALAVIA,RADIATBEN BHURABHAI	(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
195	SA/253/1983	13/06/2012	SODHA RAVAJI DANSANGJI,SODHA HARISANGJI DANSANGJI,BHOJDE CHANUBHA VAKHATSANG,BHOJDE MADHAVSANG VAKHATSANGJI	SURESH M SHAH	RANAJI MANSANGJI,MALUJI MANSANGJI	NOTICE SERVED
196	SA/255/1983	08/03/2009	PATEL DAHYABHAI MANIBHAI,	MR JAL S. UNWALLA	PATEL GOVINDBHAI SHIVABHAI,HEIRS OF DECD. JAMNABHAI HIMATBHAI,NAGINBHAI J PATEL,SOMABHAI J PATEL,GANPATBHAI J PATEL,CHANCHALBEN W/O JH PATEL	,(MR MC SHAH)
197	SA/273/1983	12/09/2010	KAMAL UDDIN HAJI ABDUL KADAR,	UNSERVED EXPIRED (N)	MAHMAD KASAM DAMBHARIYA,	MR DD VYAS
198	SA/281/1983	15/07/2011	PATEL GORDHAN LAKHMAN,	NOTICE NOT RECD BACK	PATEL MAGAN THAKERSHI,	MR SV RAJU
199	SA/286/1983	20/06/2009	BAI HIRA W/O PURSHOTTAM HIRABHAI,	UNSERVED EXPIRED (N)	VINAYKUMAR TRIBHOVANDAS PATEL,	MR JITENDRA M PATEL
200	SA/292/1983	23/04/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	THE DIST DEVELOPMENT OFFICER, AMRELI DISTRICT PANCHAYAT,VALLABH KALYAN PATEL	NOTICE SERVED,MD RANA
201	SA/300/1983	10/01/2010	BAI NABUBEN ALIAS BAI NARBADA DHANJI,	PM THAKKAR	KALU BHAGWAN,PARSHOTTAM BHAGWAN,RAMBHAI BHAGWAN,BAI NANDU BHAGWAN,BAI PURI BHAGWAN,SHANTU BHAGWAN,BAI RALIATA WIFE OF DECES BHAGWAN LAKHMAN,LALLU KALU,BAI GODAVARIBEN GAGJIBHAI	NOTICE SERVED,UNSERVED EXPIRED (N),JD AJMERA
202	SA/304/1983	02/03/2011	TARABEN CHHOTALAL SHAH,DHIRENDRA CHHOTALAL SHAH	UNSERVED EXPIRED (N)	CHAUHAN MANGALDAS BABALDAS,PALANPUR MUNICIPALITY	NOTICE SERVED,MR HS MUNSHAW
203	SA/306/1983	28/07/2010	HEIRS OF MANCHHARAM P SARKARI,MANHARLAL MANCHHARAM,ARVINDLAL MANCHHARAM,JAYANTILAL MANCHHARAM,NAVNITLAL MANCHHARAM,MANHARLAL MANCHHARAM SARKARI,ARVINDLAL MANCHHARAM,JAYANTILAL MANCHHARAM,NAVNITLAL MANCHHARAM,BALVANTRAM TULSIRAM	(MR SB VAKIL)	STATE OF GUJARAT,SPL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER
204	SA/307/1983	28/07/2010	RAMANLAL THAKORDAS,CHAMPAKLAL AMBARAM	(MR SB VAKIL)	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	
205	SA/308/1983	28/07/2010	HANSABEN HASMUKHLAL,	(MR SB VAKIL)	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	
206	SA/309/1983	28/07/2010	RAMILABEN THAKORDAS,	(MR SB VAKIL)	.,	
207	SA/310/1983	28/07/2010	JETHALAL GOPALDAS,NARANDAS GOPALDAS,JAHVANTIBEN NARANDAS	(MR SB VAKIL)	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	
208	SA/317/1983	07/07/2010	RAMABHAI SHANKERBHAI,	(MR MC SHAH)	CHUNIBHAI ISHWARBHAI,	(MR GIRISH D BHATT)
209	SA/329/1983	03/10/2011	PYARCHAND DHARAMCHAND SHAH,	MS VASUBEN P SHAH	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER
210	SA/331/1983	16/07/2010	VIRABHAI SHANKARBHAI UPADYAYA SINCE DIED THRO'HIS L/HEIRS.,AMBALAL VIRABHAI UPADHYAY,NANALAL VIRABHAI UPADHYAY,BHIKHABHAI VIRABHAI UPADHYAY,MOHANLAL VIRABHAI UPADHYAY	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHATT GANPATLAL NATHALAL,GANGABEN WD/O ISHWARLAL NATHALAL BHATT,PRAKASHKUMAR ISHWARLAL BHATT,NARESHKUMAR ISHWARLAL BHATT,SUMITRABEN ISHWARLAL BHATT,VIMALKUMAR ISHWARLAL BHATT,RAMANLAL NATHALAL BHATT,SHANKARLAL NATHALAL BHATT	MR DR BHATT,(MR BD KARIA),MR DAKSHESH MEHTA
211	SA/335/1983	04/09/2013	PATEL RAMSNAGBHAI MALUKDAS DECD.THR.HEIRS(CA.1611/87,AMRATLALRAMSANGDA S PATEL. KRUTLA (IN THE OFFICE OF THE	NOTICE UNSERVED,(MR SK JHAVERI)	PATEL CHATURBHAI MOHANLAL,	UNSERVED EXPIRED (N)
212	SA/338/1983	19/06/2009	TADVIKESURBHAI RAMJIBHAI,	UNSERVED EXPIRED (N)	LATABEN SUDHIRRAO AS HEIR OF DECEASED KAMLABEN PANDURANG,	NOTICE UNSERVED
213	SA/340/1983	05/05/2011	PARSHOTTAM SHAMJI PHULWALA,	(MR DEEPAK M SHAH),MR DU SHAH,MR RAJAN D SHAH	BHANU RAMJI,	MR HB PAREKH
214	SA/343/1983	14/12/2010	UNION OF INDIA,INSPECTOR OF SALTS	MR DIPAK A THAKER	GHANSHYAM SALT WORKS,ALIENT RECOVERY CIRCLE INSPECTOR	NOTICE UNSERVED,MR RC JANI

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215	SA/344/1983	05/05/2011	CHIMANBHAI CHHOTABHAI PATEL,	(MR A J PATEL)	HEIRS OF DECEASED HATHIBHAI RAMABHAI PARMAR,PUNAMBHAI HATHIBHAI PARMAR,CHIMABHAI HATHIBHAI PARMAR,LILABEN HATHIBHAI PARAMR,MANJUBEN HATHIBHAI PARAMAR,MANGIBEN HATHIBHAI PARMAR	(MR JASWANTLAL SHAH)
216	SA/345/1983	28/07/2010	JASWANTSINH ANDARSINH GOHIL,RAGHUNATHSINH ANDARSINH GOHIL,BHUPATSINH ANDARSINH GOHIL	MR NR TANDEL	FATESINH NANSINH GOHIL,PRAVINSINH ANDARSINH GOHIL,BAI JIBA WD/O ANDARSINH GOHIL	NOTICE SERVED
217	SA/346/1983	15/02/2011	CHUNIBHAI NATHABHAI PATEL,RANJANBEN PRABHUDAS,JYOTIKABEN PRABHUDAS,VIJAYKUMAR PRABHUDAS,VINODKUMAR PRABHUDAS	(MR VC DESAI)	AMBALAL DAHYABHAI PATEL,	MR BR PARIKH
218	SA/347/1983	29/06/2009	JIBABEN D/O MOTIBHAI VERIBHAI PATEL,	(MR BHARAT J SHELAT)	DHULABHAI MOTIBHAI PATEL,	NOTICE SERVED
219	SA/352/1983	07/09/2010	SIPOY SULEMAN UMAR,	MR MA BUKHARI,(MR SURESHM SHAH)	MALEK HUSENKHAN JORAWARKHAN,THAKKAR DEVRAM PUNJIRAM,THAKKAR HARGOVIND DEVRAM,THAKKAR LAKHIRAM PUNJIRAM,THAKKAR PRAGJI PANCHABHAI,THAKKAR JAYANTILAL SHIVRAM,HEIRS OF THAKKAR NARANLAL RAGHURAM,THAKKAR KANAIYALAL NARANLAL,THAKKAR VALUBEN NARANLAL	,NOTICE SERVED,MR CH VORA
220	SA/366/1983	08/11/2010	RANA RAYSANG DADABHAI,	NOTICE SERVED	RANA BALUBHAI AMARSING,RANA MAHENDRASING AMARSING	MR IQBAL M MALIK
221	SA/370/1983	08/11/2011	JAVLABHAI LALLUBHAI,ISHWARBHAI PUNACHAND,SHAKUNTALABEN WD/O ISHWERBHAI PANACHAND,HARESH ISHWARBHAI,JYOTSNABEN ISHWERBHAI,GOVIND TUKARAM KAIKADI,RAJVABEN TUKARAM	(MR MD PANDYA)	SILVER JYOT CO.OPERATIVE HOUSING SOCIETY LTD.,BHILABHAI KASHIRAM PATEL,CHANDRAKANT PATEL,GOODLUCK HOUSING CORPORATION,RAVALBHAI BALUBHAI KAIKADI	NOTICE UNSERVED
222	SA/371/1983	26/08/2010	ZAVERBHAI KALANBHAI PATEL,RANBHAI KALANBHAI PATEL,VANMALIBHAI KALANBHAI PATEL,CHHOTUBHAI PURSHOTTAMBHAI PATEL	MS VASUBEN P SHAH	CHHOTUBHAI KANJIBHAI PATEL,JAGABHAI NAROTTAMBHAI PATEL,SITARAM JAGABHAI PATEL,HASMUKHBHAI JAGABHAI PATEL,KAMUBEN JAGABHAI PATEL,KANKUBEN WD/O JAGABHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),ABATED,MR MA KHARADI
223	SA/373/1983	16/09/2010	MUNSHI ABDUL AZIZ SHAHBUDDIN,	MR HIMMATLAL M MEHTA	VIJAYSINGH P BHATTIA,HARISWARUP MAHANT SHASTRI,SADGURU SWAMI KRISHNAJIVAN,SADGURU SWAMI MORLI,PURANI SWAMI HARI SWARUPDASJI,SADGURU SWAMI KISHORDASJI,KOTHARI OARSAD SHAMJI BHAGAT,SHIVJI BHAMJI,VALJI MANYA,VELJI KANJI PATEL,DEVSHI VIRJI PATEL,KANJI KARMAN PATEL,HIRJI SHAMJI PATEL,KHATAU NARANJI,VAGHJI PATANSHI,NARANJI HIRJI,ZINABHAI RATNA PATEL,POPATLAL MANJI,BALVANTRAI ALIAS KIKUBHAI,NANALAL CHANJI JOBANPUTRA	,NOTICE SERVED,NOTICE UNSERVED
224	SA/374/1983	31/08/2010	SAMJI SHIVJI,	(MR YS MANKAD)	DEVJI VALJI,	MR CH VORA
225	SA/375/1983	07/01/2010	NEVJIBHAI RANGJIBHAI BHIL,	MR DF AMIN	DECEASED RUPA KACHRA,DHIRABHAI RUPABHAI,KADIABHAI RUPABHAI,TERABHAI RUPABHAI,BAI MANI D/O RUPA KACHRA,BAI BIJAL WD/O RUPA KACHRA	,NOTICE SERVED
226	SA/380/1983	13/01/2010	BHANUPRASAD U PANDYA,	UNSERVED EXPIRED (N)	VISHNUPRASAD S PANDYA HEIR OF SATYANARAYAN U PANDYA,RUKHMANIBEN S PANDYA,MAHENDRABHAI S PANDYA,KIRITKUMAR S PANDYA	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR PRANAV G DESAI
227	SA/382/1983	28/03/2011	AMBALAL MOHANLAL RANA,	(MS KN VALIKARIMWALA)	MANGALDAS KALYANDAS RANA THROUGH HIS LEAGAL HEIRS,	MR UM SHASTRI
228	SA/389/1983	03/03/2010	SONI SURESHKUMAR AMICHAND,SONI BHUPENDRAKUMAR AMICHAND,SONI NAVINKUMAR AMICHAND,SONI TARABEN AMICHAND W/O BABULAL KESHAVLAL SONI,SONI LILABEN AMICHAND W/O RAMNIKLAL KESHAVLAL,SONI SHANTIBEN AMICHAND W/O DHANJIBHAI BHIMJIBHAI	NOTICE SERVED,NOTICE UNSERVED,REFUSED SERVED (N) (10)	SONI SEVANTILAL RANCHHODDAS,	MR BA SAIYED

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229	SA/390/1983	26/08/2009	RAISINGBHAI J BARIA,	MR MUKUND M DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
230	SA/2/1984	27/01/2016	KALIDAS BHURABHAI PATEL,	NOTICE NOT RECD BACK,MR AH PANDYA	UNION OF INDIA,	
231	SA/4/1984	27/08/2010	KANBI MAGAN VALLABHBHAI,	HL PATEL ADVOCATES	KANBI BHAVAN MADHU,	
232	SA/7/1984	05/04/2011	AMRUTLAL JAYSHANKAR THAKKAR,BHUPENDRABHAI AMRUTLAL THAKKAR,	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)	.,	
233	SA/8/1984	16/09/2010	SOHANLAL PRITHVIRAJ,	NOTICE UNSERVED	SUNDERBEN MOHANLAL,	RULE SERVED
234	SA/9/1984	28/07/2010	BHAGWANJI BHUDARBHAI SOLANKI,	(MR BD KARIA)	.,	
235	SA/14/1984	30/07/2010	MOHANLAL KEVALARAM SADHNANI,	NOTICE SERVED	BARODA MUNICPAL CORPORATION,	MR YN OZA
236	SA/32/1984	19/03/2013	HARIJAN AMRA GHELA,HARIJAN BHIKHA GHELA	MRS NISHA M PARIKH,MR RAJENDRA P THAKUR	TIMBAVADI SEVA SAHKARI MANDALI,S.A.MARU	MS MAMTA K PARMAR
237	SA/34/1984	27/07/2012	LALLUBHAI HARIBHAI PATEL DECEASED THROUGH HIS HEIR,MANIBHAI LALLUBHAI PATEL	(MR A J PATEL),	RANCHHODBHAI DHORIBHAI PATEL,PATEL MULJIBHAI RANCHHODBHAI DECEASED THROUGH HIS HEIRS,PATEL SHIVABHAI RANCHHODBHAI,PATEL HARMANBHAI RANCHHODBHAI,PATEL DAHIBEN DECEASED THROUGH HER HEIRS,VISHNUBHAI MULJIBHAI PATEL,NATUBHAI MANIBHAI PATEL,RAMESHBHAI MANIBHAI PATEL,INDIRABEN MULJIBHAI PATEL	,NOTICE SERVED,MR DR BHATT,MR JAYPRAKASH UMOT
238	SA/36/1984	03/06/2009	HARIJAN SATA VIRA,	UNSERVED EXPIRED (N)	HEIRS OF HARIJAN HAMIRA VIRA,HARIJAN PATHU HAMIRA,HARIJAN DEVSI HAMIRA,HARIJAN KURIBEN HAMIRA,HARIJAN AJOTIBEN HAMIRA,HARIJAN PATHU HAMIRA,HARIJAN BHURA LAGDHIR	FRESH NOTICE REQD(N)
239	SA/38/1984	31/01/2011	AMRELI DIST PANCHAYAT,N D DESAI,TALUKA DEVELOPMENT OFFICER	(MR HM BHAGAT),MR HS MUNSHAW	PURSHOTTAM REGHURAM NIMBARK SINCE DECD. THROUGH HIS HEIR:,	DELETED
240	SA/39/1984	14/07/2010	DAHYABHAI MOTIBHAI PATEL,PRAVINBHAI CHUNIBHAI PATEL,CHUNIBHAI DHORIBHAI PATEL,MUKESHBHAI PARSHOTTAMDAS PATEL,JAYANTIBHAI CHUNIBHAI PATEL,INDIRABEN NAVNITBHAI PATEL	(MR A J PATEL)	STATE OF GUJARAT,	GOVERNMENT PLEADER
241	SA/40/1984	07/09/2008	DISTRICT PANCHAYAT,	MR DD VYAS	VRAJLAL GIRDHARLAL,STATE OF GUJARAT	
242	SA/41/1984	20/09/2012	NAGINDAS BHAGWANDAS,BAI DHANGAURI WD/O NAGINDAS BHAGWANDAS,HIRALAL NAGINDAS	(MR BHARAT J SHELAT)	JAYANTILAL NAGAINDAS,GOVANBHAI BHAGWANDAS,NANABHAI BHAGWANDAS,LALLUBHAI RATANJI	DELETED,RULE SERVED,MR SN SHELAT
243	SA/44/1984	23/07/2010	GUJARAT STATE ROAD TRASPORT CORPORATION,	(MR MD PANDYA)	RANA SIDIBHAI,	MR PM THAKKAR
244	SA/47/1984	28/06/2011	KOLI MADAN KHETA,	(MR SURESHM SHAH)	KAVATRA NARAN @ JAKHU KARA,RANIBAI WD/O GANDHI BHACHU,GANDHI BHIMA @ AMBA,GANDHI RUDIBAI,AHER RAMJI PUNA,KANBI JETHIBEN,KANBI JASUBHAI,KANBI KAMIBAI	DELETED,RULE SERVED,MR CH VORA
245	SA/48/1984	16/12/2010	SAVARGA BHAKTIBHAI DULLABHAI STHAPIT BHAKTA PATIDAR,BHULABHAI B PATEL	(MR SR DIVETIA)	PRABHUBHAI DAHYABHAI BHKTA,CHIMANBHAI BHULABHAI,GORDHANBHAI LALUBHAI BHAKTA,KHUSHALBHAI NARSIBHAI BHAKTA	RULE SERVED,MR GM JOSHI
246	SA/49/1984	16/12/2010	SHRI BHAKTIBHAI DURLABHBHAI,BHULABHAI BHAKTIBHAI PATEL	(MR SR DIVETIA)	.,	
247	SA/50/1984	16/12/2010	BHAKTIBHAI DURLABHBHAI PRACHIN,BHULABHAI BHAKTIBHAI PATEL	(MR SR DIVETIA)	SOMABHAI PRABHUBHAI BHAKTI,BHIKABHAI RANCHHODOI BHAKTI BAJIPURA,MAKANJI PRASHOTTAM PATEL,BHIKHABHAI PRABHUBHAI	RULE SERVED,MR GM JOSHI
248	SA/51/1984	16/12/2010	BHAKTIBHAI DURLABHBHAI PRACHIN VIDILAYA EDU.TRUST.,BHULABHAI BHAKTIBHAI PATEL	(MR SR DIVETIA)	.,	
249	SA/60/1984	22/07/2010	RAJPUT UDAJI LALJI,	NOTICE NOT RECD BACK	HEIRS OF B B KOLI-,NAVAJI BHATHIJI KOLI,CHAMANJI BHATHIJI KOLI,LAXMANJI BHATHIJI KOLI,GALBIBEN WD/O BHATHIJI BHADRA,BABIBEN W/O KHODA KALUJI KOLI,RADHUBEN W/O PRATAPJI H.,RAMIBEN W/O CHHAGANJI CHELAJI	MR VIKRAM J THAKOR
250	SA/62/1984	28/07/2010	JAYABEN VASANTLAL,	(MR SB VAKIL)	STATE OF GUJARAT,SPECIAL LAND ACQ. OFFICER	GOVERNMENT PLEADER

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251	SA/70/1984	06/11/2012	GOVINDBHAI JIVABHAI VAGHELA,	MR MANOJ N POPAT	DEVSING @ DEVJIBHAI JIVABHAI VAGHELA,GORDHANSINH @ GORDHANBHAI JIVABHAI VAGHELA,CHAMANSINH @ CHAMANBHAI JIVABHAI VAGHELA,DOLATBHAI JIVABHAI VAGHELA,RATANSINH @ RATANBHAI JIVABHAIVAGHELA,HIRABAI SUNDARJI W/O JIVABHAI MULABHAI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR JD AJMERA)
252	SA/82/1984	06/11/2012	HEIRS OF AKBARALI RAJABHAI- ABBASALI A HIRWALA,ABBASALI AKBARALI HIRWALA MOHMEDAN,RUKKABAI AKBARALI,SINCE DECD. THROUGH HER HEIRS:,ASAMBAI AKBARALI,ABBASALI AKBARALI HIRWALA, MOHMEDAN,ASMABAI AKBARALI MOHMEDAN,HEIRS OF SAIFUDIN NURBHAI,HASIMBHAI SAIFUDIN KACHWALA,KHATIJABHAI MUSAJI,SINCE DECD.THROGH HIS HEIR:,HATIMBHAI SAIFUDIN,ABIDBHAI S KACHWALA,MOHMADBHAI SAIFUDIN,KASIMBHAI SAIFUDIN,MUSLIMBHAI SAIFUDIN,HASIMBHAI SAIFUDIN KACHWALA,HATIMBHAI SAIFUDIN,ABIDBHAI SAIFUDIN KACHWALA,MOHMADBHAI SAIFUDIN,KASIMBHAI SAIFUDIN,MUSLIMBHAI SAIFUDIN	MR TH SOMPURA,	TRUSTEES OF MULLA A M A JAINI M JAMAT,	MS MN UKANI,MS RUJUTA R OZA
253	SA/83/1984	03/10/2010	MANGALDAS K RANA,	UNSERVED EXPIRED (N)	.,	
254	SA/92/1984	03/05/2009	DWARKADHISH ROLLER AND FLOUR MILLS,	NOTICE UNSERVED	UNION OF INDIA,	(MR J V BHAIRAVIA)
255	SA/96/1984	02/10/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	(MR MD PANDYA)	JADHAV LALJIBHAI KHAMBHALIA,	
256	SA/97/1984	14/12/2010	JINATKHATUN WD/O SHAIKH RAHIM MOHMED,	MR AJ MEMON	DILAWARKHAN JAFFARKHAN PATHAN,BIBIKHATUN WD/O D J PATHAN,RASULKHAN DILAWARKHAN PATHAN EXPIRED,FARIDAKHATUN D PATHAN,RAZIYAKHATUN D PATHAN,FATAMAKHATUN D PATHAN,JAMILAKHATUN D PATHAN,SHADAKHATUN D PATHAN	,UNSERVED EXPIRED (N),(MR BN DOCTOR)
257	SA/106/1984	21/12/2009	SHANKARRAO ANANDRAO KOLEKAR,	MR JITENDRA M PATEL	ISHWARBHAI MATHURBHAI PATEL,	
258	SA/110/1984	24/08/2009	HEIRS OF JAYKRISHNABHAI SHANABHAI DESAI,URMILABEN JAIKISHANBHAI DESAI,DEVAN JAYKISHANBHAI DESAI	NOTICE NOT RECD BACK,NOTICE UNSERVED,UNSERVED EXPIRED (N)	SOMABHAI HIRABHAI VAGHARI,KASHIBEN W/O.SOMABHAI HIRABHAIVAGHARI,RAMESHBHAI HIRABHAI VAGHARI,DESAIBHAI SOMABHAI VAGHARI,BAI FANA W/O.DESAIBHAI SOMABHAI VAGHARI	NOTICE SERVED,UNSERVED EXPIRED (N)
259	SA/133/1984	16/09/2010	ABDULA PIRMOHAMAD, SINCE DECD.THRO' HIS LEGAL HEIRS & REP.,HALIMABEN ABDULA PIRMOHMAD,MEHMEDYUNUS ABDULA,MEHMADJUBER ABDULA,MEHMEDIDISH ABDULA,RAFIABEN ABDULA,MEHMEDSALAM ABDULA,AZIZREHMAN ABDULA,MEHMEDBHAI ABDULA,MOHAMAD PIRMOHAMAD	NOTICE UNSERVED,(MR SK JHAVERI)	M.A.MASTER & SON REP.BY MR.MO-IZBHAI, SINCE DEC.THRO' HEIRS,	
260	SA/135/1984	14/12/2010	SUTHAR SHAMBHUBHAI BECHHARBHAI,SUTHAR BHIKHABHAI BECHHARBHAI,SUTHAR CHIMANBHAI BECHHARBHAI,SUTHAR CHANDRAPRAKASH BECHHARBHAI	MR NK MAJMUDAR	VIMLA GOURI,KESHUBHAI CHHAGANBHAI PATEL	,(MR SHYAM S SHEVADE)
261	SA/148/1984	03/08/2011	SHANTABEN D/O.RANCHHODBHAI ZINABHAI,	NOTICE SERVED,(MR SK BUKHARI)	PARBHAT LALLUBHAI,	UNSERVED EXPIRED (N)
262	SA/149/1984	26/03/2009	G S R T C,	MR MITUL K SHELAT	ANIRUDDHASINH JIRUBHA JADEJA,	MR PM THAKKAR
263	SA/173/1984	23/04/2009	AMRELI DIST PANCHAYAT,	(MR HM BHAGAT)	VALLABH KALYAN PATEL,STATE OF GUJARAT	(MR MD RANA)

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264	SA/182/1984	16/09/2010	DAHYABHAI RATAJIBHAI,BAI MANI WD/O RATANJIBHAI GANGLA	MR YN OZA	MOTIRAM BECHARBHAI,THAKORBHAI BECHARBHAI,JEKISHANBHAI JIVANBHAI,GOVINDBHAI RATANJIBHAI	NOTICE SERVED,RULE UNSERVED
265	SA/191/1984	05/06/2009	HEIRS OF SHIVJI GOPALJI,KANKUBAI WD/O SHIVJI GOPALJI,MAVJI SHIVJI,MAGAN SHIVJI,MOHAN SHIVJI,SHANTILAL SHIVJI,DHIRAJLAL SHIVJI,MAHESH SHIVJI,JAYABEN SHIVJI	DELETED,(MR MD PANDYA)	VELBAI PRAGJI,	MR AR THACKER
266	SA/202/1984	14/12/2010	BADRINISA WD/O CHANDMIYA SADUMIYA,HUSANMIYA CHANDMIYA,RASULMIYA CHANDMIYA,JOBENNISA D/O CHANDMIYA SADUMIYA,FAKARUNISSA D/O CHANDMIYA SADUMIYA,SARAPNISA D/O CHANDMIYA SADUMIYA,SHERUNISA D/O CHANDMIYA SADUMIYA	MR KH BAXI	SAIYAD HAKAMALI PIRSANMIYA,SAIYAD AJGARALI HAKAMALI BIN SHANJI,HABIB ISMAIL PANWALA,HABIB ISMAIL BIN SHANJI PANWALA	NOTICE SERVED,MR MB FAROOQUI
267	SA/207/1984	13/09/2010	HARKISHANDAS BIHARILAL SHAH,	MS MAYA N BHAVNANI	M.S.DESAI AND COMPANY,	
268	SA/216/1984	26/03/2009	RAMJIBHAI THAKARSHIBHAI,	(MR SURESHM SHAH)	MAHAKALI CERAMIC WORKS,	NOTICE SERVED
269	SA/226/1984	16/12/2010	BHAGVANJI HARI PATEL,	(MR JR NANAVATI)	PATEL SAMAJ,DEVJI RAVJI ZATAKIYA,TEJA RAMJI RATANPARA,HARIBHAI PUNJABHAI VACHHANI,NARAN MANJI LADANI,NAGAR PANCHAYAT,DEVJI RUDA	UNSERVED EXPIRED (R),MR ND NANAVATI
270	SA/245/1984	21/07/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	NOTICE SERVED	AMRA JASA PARMAR,	MR PM THAKKAR
271	SA/261/1984	23/06/2011	VOHRA CHATURBHUJ CHIMANLAL,	MR NS SHEVADE,MS RV ACHARYA	VOHRA PRADUMAN CHIMANLAL SINCEDECEASED THRO' HEIRS & L/R.,SMT. RATNAMANI P VOHRA,SHRI JAGDISH P. VOHRA	,RN SHAH
272	SA/263/1984	12/01/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	SAVITABEN V VIBHAKAR,RAJKOT MUNICIPAL CORPORATION	(MR SURESHM SHAH),MR PM THAKKAR
273	SA/265/1984	18/07/2012	M/S ZALA & COMPANY A JT. HINDU FAMILY FIRM, THRO ITS VAHIVATDAR N.MANHARSING RANA,	NOTICE UNSERVED	MODERIN ENGINEERING COMPANY,	
274	SA/269/1984	31/07/2009	MOHANLAL CHUNILAL SONI,DHANJIBHAI CHUNILAL SONI,SINCED/D THROUGH HIS HEIRS,SHARDABEN DHANJIBHAI SONI,RASIKBHAI DHANJIBHAI SONI,BHADRESH DHANJIBHAI SONI,YOGESHKUMAR DHANJIBHAI SONI,NALINIBEN MANOJKUMAR SONI,BHIMJIBHAI CHUNILAL SONI,RAMNIKLAL CHUNILAL SONI,GORDHANDAS CHUNILAL SONI	(MR PV HATHI)	MAGANLAL SHAMJIBHAI SONI ,VRAJLAL ALIAS KAKUBHAI SHAMJIBHAI SONI DECEASED THROUGH HIS HEIRS,ARUNABEN WIDOW OF VRAJLAL SHAMJIBHAI SONI,NARENDRA VRAJLAL SONI.,PATEL DHANJIBHAI HARJIVANDAS,PARMAR VAJUBHA DEVRAJBHAI,TULSIDAS JERAMBHAI PARMAR DECEASED THROUGH HIS HEIRS,ASHOKBHAI TULSIDAS PARMAR,TANSUKHBHAI TULSIDAS PARMAR,DHARMENDRA TULSIDAS PARMAR,MINABEN TULSIDAS PARMAR,MOCHI CHHOTALAL KHUSHALBHAI DECEASED THROUGH HEIRS,SHANTABEN WIDOW OF CHHOTALAL KHUSALDAS MOCHI,HASMUKHBHAI CHHOTALAL MOCHI,VINODBHAI CHHOTALAL MOCHI,BHAVNABEN CHHOTALAL MOCHI,JAGDISHBHAI CHHOTALAL MOCHI,KAILASBEN CHHOTALAL MOCHI,HAREKRUSHNA MAGANBHAI GENERAL	,(MRS VD NANAVATI)
275	SA/278/1984	25/04/2008	G.S.R.T. CORPORATION,	(MR MD PANDYA)	SATAR ADAM SOLANKI,	(MR HJ NANAVATI)
276	SA/292/1984	30/07/2010	HARIRAM TEJARAM,GHANSHYAM NAMUMAL AHUJA,RAM TEJARAM,PRABHAKAR VITHALRAO PATIL,CHUNILAL DOLATRAM,KANAIYALAL KUNDANLAL,GOVIND RAJAMAL LALWANI,RAMESH V PATIL,HARIRAM N LALWANI,MADHUKAR V PATIL,VISHANDAS K RAMVANI,ADAMALI N INDORWALA,VITHALRAO N PATIL	MR APURVA R KAPADIA	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
277	SA/295/1984	05/02/2009	HEIRS OF DECEASED MANIBHAI ASHABHAI LAXMIDAS PATEL,SHANTABEN W/O MANIBHAI ASHABHAI PATEL,PANKAJKUMAR MANIBHAI PATEL,JITENDRAKUMAR MANIBHAI PATEL,SURENDRAKUMAR MANIBHAI PATEL,PRAVINKUMAR MANIBHAI PATEL,RANJANBEN MANIBHAI PATEL	,(MR NS DESAI)	DAHYABHAI DAJIBHAI BIN LAXMIDAS PATEL,	
278	SA/303/1984	07/02/2010	MOHANBHAI DHANABHAI PATEL,	(MR NAGIN N GANDHI)	PRABHUBHAI DHANABHAI PATEL,JASODABEN WIDO OF PRABHUJBHAI DHANABHAI,NATINKUMAR PRABHUBHAI,NARESHKUMAR PRABHUBHAI,KAUSHALYABEN DAUGHTER OF PRABHUBHAI DHANABHAI,JITENDRAKUMAR PRABHUBGHAI,SUDHABEN PRABHUBHAI DAUGHTER OF PRABHUBHAI DANABHAI,RAJENDRAKUMAR PRABHUBHAI	
279	SA/307/1984	29/06/2009	BHADURBHAI D AMIN,	(MR GIRISH D BHATT)	ANDARSING L THAKOR,PARBATSING U THAKOR,HEIRS OF RABARI JAYMAL GANGABHAI @ GOGABHAI,RUPABEN WD/O RABARI JAYMAL GANGABHAI,KARSHANBHAI JAYMALBHAI,MINOR GAFURBHAI JAYMALBHAI THRO' GUARDIAN RESP.NO.3/1,MINOR VALIBEN JAYMALBHAI, THRO' GUARDIAN RESP.NO. 3/1,MINOR JAYABEN JAYMALBHAI, THRO' GUARDIAN RESP. NO. 3/1,MINOR JALIBEN JAYMALBHAI, THRO' GUARDIAN RESP. NO. 3/1,MINOR LASHIBEN JAYMALBHAI, THRO' GUARDIAN RESP. NO.3/1	,MR HA MANSURI
280	SA/316/1984	25/08/2011	BABUBHAI VALLABHBHAI THAKKAR,GOPALDAS TRIKAMDAS,SHAMALBHAI CHHAGANBHAI,TARACHAND KUNDANMAL,SUNDAR KUNDANMAL,SHANKER LILADAS	MR YN OZA	BARODA MUNICIPAL CORPORATION,	RULE SERVED
281	SA/325/1984	26/03/2009	PATEL VALLABH LAKHA,	MR PM THAKKAR	PATEL PURIBEN LAKHA,PATEL MOHAN LAKHA,VAJIBEN LAKHA,SHANTABEN LAKHA,MOHAN UKA	RULE SERVED
282	SA/328/1984	02/05/2016	MAKANBHAI JIVABHAI,FATEHSINGH T RATHOD,MULRIDHAR LAHERIA DHOTRE	MR YN OZA	BARODA MUNICIPALITY CORPN,	MR PRANAV G DESAI
283	SA/332/1984	27/01/2016	ASHOK SHEWARAM THADANI,TARACHAND SHEWARAM THADANI,MANSINGH HIMATSINGH RATHOD,SHAIKH AMIRMOHAMMED NAZIR,PRADEEPKUMAR REWACHAND AHUJA,ABDUL RAZAK CHANDBHAI,UMERBHAI FARUKBHAI SADUWALA,MOHANLAL MAGANMAL,DAUDMIYA NANUMIYA JAMADAR,MADANLAL RAMLAL SHAH	MR YN OZA	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI
284	SA/343/1984	09/06/2010	BAI CHANCHAL D/O LALLUBHAI PREMCHAND,	MR HM PARIKH	PRAVINSINH VAJUBHA ALIAS LALUBHA,	MR KV SHELAT
285	SA/38/1985	09/01/2010	VALLABHBHAI DULLABHA,MAGANBHAI DULLABBHAI PATEL,DAHYABHAI DULLABHBHAI PATEL	MR DD VYAS	DULLABHBHAIMITHALBHAI PATEL,LALLUBHAI DULLABHAI PATEL	NOTICE SERVED
286	SA/46/1985	06/11/2012	GULAMAL MADHAVMAL,	MR DD VYAS	KHEMCHAND K THARWANAI,UDHANMAL MADHAVMAL,KANAIYALAL KRUPALDAS,NANUMAL KRUPALDAS,MADHAVMAL MANGUMAL	RULE SERVED,RULE UNSERVED,MR SH SANJANWALA
287	SA/47/1985	29/09/2010	ALLARAKHI D/O.MALEK REHMAN & W/O.SHAIKH ABDUL KARIM RASUL,ABDUL KARIM GULAM RASUL,NISAR AHMED ABDUL KARIM,NIYAZ AHMED ABDUL KARIM	MR MA SAPA,MR LR PATHAN	MAHEBUBMIYAN HAMIDMIYA SHAIKH,BAI HAMIFABIBI SHAIKH AHMEDMIYA	
288	SA/51/1985	05/04/2011	DITALI D/O NAKALA KHALPA KOLI,SMATU D/O NAKLA KHALPA KOLI,NANDALI D/O NAKALA KHALPA KOLI	UNSERVED EXPIRED (N)	MATHUR NAKALA KHALPA,MANGLI D/O NAKALA KHALPA,MANI D/O NAKALA KHALPA	RULE NOT RECD BACK,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
289	SA/59/1985	28/07/2011	KANTABEN BECHARBHAI,	MR BM MANGUKIYA	TRIKAMBHAI MEGHABHAI,KALIDAS TRIKAMBHAI,MAGANBHAI BECHARBHAI,NARSINBHAI BECHARBHAI	ABATED,MR AR MAJMUDAR,MR NK MAJMUDAR
290	SA/65/1985	25/08/2010	GUJ. STATE ROAD TRANSPORT CORPORATION,DEPOT MANAGER	MR MITUL K SHELAT	JAGJIVAN M BAGHARIA,	NOTICE SERVED
291	SA/66/1985	14/06/2012	DHIRABHAI BHIKHABHAI MACHHI DECD.THROUGH HIS HEIRS.,SURESHBHAI DHIRABHAI MACHHI.,BALUBHAI DHIRABHAI MACHHI,ARVINDBHAI DHIRABHAI MACHHI,MANUBHAI DHIRABHAI MACHHI,SHANKERBHAI DHIRABHAI MACHHI,PANDMABEN ISHWARBHAI MACHHI D/O. DHIRABHAI.,BHAVNABEN PRAKASHBHAI MACHHI D/O. DHIRABHAI,DAKSHABEN MAHESHBHAI MACHHI D/O. DHIRABHAI	MR DN PANDYA,MR VIKRAM J THAKOR	RATANBHAI BHIKHABHAI MACHHI,RAMANBHAI BHIKHABHAI MACHHI SINCE DECD.THRO HIS HEIRS,CHHOTUBHAI BHIKHABHAI MACHHI SINCE DECD.THRO HIS HEIRS,CHANDUBHAI BHIKHABHAI MACHHI,LAXMIBEN BHIKHABHAI MACHHI SINCE DECD.THRO HER HEIRS,JADIBEN BHIKHABHAI MACHHI SINCE DECD,THRO HER HEIRS	DELETED,RULE SERVED,MR MB FAROOQUI,MR HARSHAD K PATEL
292	SA/73/1985	07/08/2008	HARESH RATICHANDRA,DIPAK RATICHANDRA,JAYESH RATICHANDRA	NOTICE UNSERVED	HEIRS OF CHUNILAL NYALCHAND,MANHARLAL CHUNILAL,CHANDRAKANT CHUNILAL,YASHWANT CHUNILAL,GIRISH CHUNILAL,HEIRS OF CHAMANLAL MOHANLAL,MAHENDRA CHAMANLAL,ASHOK CHAMANLAL	,NOTICE SERVED,MR GAURANG H BHATT
293	SA/76/1985	27/08/2009	DECEASED PATEL NAROTTAM SAKABHAI,PATEL RAMABHAI NAROTTAMDAS,PATEL SHANKARBHAI SAKABHAI,PATEL RANCHHODBHAI SAKABHAI	MR RC JANI	PATEL JOITARAM BECHARDAS,KANABHAI BECHARDAS PATEL,PATEL BHAVANBHAI BECHARDAS	MR NK MAJMUDAR,NANAVATI & NANAVATI
294	SA/92/1985	03/05/2009	ABDUL RAJAKABDUL REHMAN MAFAT,	NOTICE UNSERVED	MAKSUDALI AHMADMIYA SIKARI,LIYAKATALI AJAMALI MAKARANI	NOTICE SERVED
295	SA/99/1985	04/01/2011	HEIRS OF DESAIBHAI MATHURBHAI VAGHRI,VAGHRI KALABHAI DESAIBHAI,VAGHRI ISHWERBHAI DESAIBHAI,VAGHRI CHANDUBHAI DESAIBHAI,VAGHRI ARVINDBHAI DESAIBHAI MINOR OF KALABHAI DESAIBHAI,GALALBEN DESAIBHAI WD/O. DESAIBHAI MATHURBHAI,NAGARBHAI MATHURBHAI VAGHRI	MR KV SHELAT	BABUBHAI BHULABHAI PARMAR SINCE DECD. THRO'HEIRS,BAI PUNI WD.O BABU BHULA -DELETED,MANGAL BABU PARMAR,PUNAM BABU - MINOR THRO'GUARDIAN,RUPABHAI LAKHABHAI PARMAR,GALABHAI RUPABHAI VAGHRI,ISHWARBHAI RUPABHAI VAGHARI,HARMANBHAI RUPABHAI VAGHARI,ARVINDBHAI RUPABHAI VAGHRI,HARKHABEN WD.O RUPABHAI LAKHABHAI	
296	SA/103/1985	30/11/2010	KALIBEN CHAKUBHAI,	(MR MJ BUDDHBHATTI),MR MANOJ N POPAT	PANUBEN RAVJIBHAI,PRABHABEN ARJAN,RAVJI LAVA,BATUK KABA	(MR SURESHM SHAH)
297	SA/104/1985	30/11/2010	RATANBEN KESHAV BHADRECHA,BUDDHIBEN KESHAV BHADRECHA,NARENDRA KESHAV BHADRECHA,LALITABEN KESHAV BHADRECHA,KANTABEN KESHAV BHADRECHA	(MR SURESHM SHAH)	RAMABEN MORAJI,VARSHABEN DAUGHTER OF RESPT. NO.1	MS VASUBEN P SHAH
298	SA/112/1985	24/08/2009	NURJAHANBIBI SATHIKHAN,	UNSERVED EXPIRED (N)	HEIRS OF NANIBIBI D/O BADAR MAGMADKHAN,AISABIBI D/O DADAMIYA,MADINABIBI D/O DADAMIYA,BISUMIYA DADAMIYA,SHARUBIBI D/O DADAMIYA,JAHORABIBI DADAMIYA,DADAMIYA MAHMADMIYA,NAZARKHAN AKBARKHAN,PIRKHAN SATHIKHAN,HUSENKHAN SATHIKHAN,HEIRS OF ABDULLAJHAN SATHIKHAN,SHARIFABIBI WD/O ABDULLAKHAN,HANIFABIBI WD/O ABDULLAKHAN,NISAR ABDULLAKHAN,MINOR YAKUB ABDULLAKHAN,MINOR YASIN ABDULLAKHAN,MINOR SAMSUDBANU ABDULLAKHAN,MINOR BISMILLA ABDULLAKHAN,IMAMKHAN JAMIYATKHAN,DOLATKHAN JAMIYATKHAN	,(MR NS DESAI)
299	SA/141/1985	26/03/2009	DAXIN GUJARAT SHIKSHAN SAMAJ SABARGAV,	NOTICE SERVED	MANSING K GURKHA,	(MR SURESHM SHAH)
300	SA/145/1985	22/06/2009	IBRAHIM ISMAIL BOGHA,	UNSERVED EXPIRED (N)	BHAGUBHAI B BHANDARI,JIVI WD/O BAWABHAI M BHANDARI	NOTICE SERVED,(MR JB PARDIWALA)
301	SA/146/1985	21/01/2011	PATEL HARJI LAKHA BODAKIYA,	(MR SURESHM SHAH)	MEHTA NATHALAL RAGHAVJI,SHANTAGAURI RATILAL	MR NITIN M AMIN

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302	SA/148/1985	15/12/2010	RANCHHODLAL T PATEL,KANTABEN WD/O RANCHHODBHAI,SURENDRAKUMAR S/O RANCHHODBHAI,ARVINDKUMAR, S/O RANCHHODBHAI,NAVINCHANDRA S/O RANCHHODBHAI,INDIRABEN D/O RANCHHOD & WIFE OF KAUSHIKLAL B. PATEL,PREMILABEN D/O RANCHHODBHAI W/O MAHESHKUMAR B. PATEL	MR RC JANI	ARUNBHAI V PATEL,RAMABHAI G PATEL,AMBALALBHAI Z PATEL	(MR MC SHAH)
303	SA/151/1985	21/09/2012	KUMBHAR SHANKER SHAMJI,	MR PS CHAMPANERI	VELAVADAR GRAM PANCHAYAT,	MR RAJNI H MEHTA
304	SA/153/1985	12/01/2010	G.S.R.T. CORPORATION,	MR KN RAVAL	KASAM USMAN KURESHI,	MR PM THAKKAR
305	SA/158/1985	25/06/2012	BHIKHABHAI DUNGARBHAI,BAI MAJUBEN WD/O BHIKHABHAI DUNGARBHAI	MR HD CHUDASAMA	RANCHHODBHAI DUNGARBHAI,	
306	SA/160/1985	15/06/2012	PATEL LALBHAI VITHALDAS,PATEL ASHOKKUMAR VITHALDAS SINCE DECD THRO LEGAL HEIRS,PATEL MANJULABEN ASHOKBHAI,PATEL NISARG ASHOKBHAI,PATEL MILI ASHOKBHAI,PATEL RAMESHCHANDRA VITHALDAS,PATEL DAHIBEN,PATEL GANGABEN,PATEL JIJIBEN,PATEL MARGHABHAI TALSIBHAI DECEASED,PATEL MANIBEN MARGHABHAI,KANTIBHAI MARGHBHAI,BHARATKUMAR MARGHABHAI,KUSUMBEN POPATBHAI,MINOR KALPANABEN POPATBHAI THRO' GUARDIAN P.NO.7/4,MINOR KETANBHAI POPATBHAI THRO' GUARDIAN P.NO.7/4,PATEL KOKILABEN MARGHABHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR MEHUL S SHAH, (MR SURESHM SHAH),	KASHIBEN,MINOR PATEL GIRISHBHAI N. THRO' GUARDIAN R.NO.1,MINOR PATEL KETAN NARANBHAI THRO' GUARDIAN R.NO.1,MINOR PATEL BABABHAI NARANBHAITHRO' GUARDIAN R.NO.1,PATEL MANILAL AMBALAL SINCED DECD THROUGH LEGALHEIRS,PATEL RAIBA	MR KH BAXI
307	SA/165/1985	29/03/2011	STATE OF GUJARAT,DIRECTOR OF HEALTH & MEDICAL SERVICE,DISTRICT HEALTH OFFICER	GOVERNMENT PLEADER	B K NIKALANI,	MR AMIT C NANAVATI
308	SA/171/1985	14/06/2011	ZALA KHODUBHA DEVISINH SINCE D/D THROUGH HIS HEIRS,NANDKUNVRBA W/O KHODUBHA,TAKHUBHA KHODUBHA,KIRITSINH KHODUBHA,CHANDUBHA KHODUBHA,HIRABA KHODUBHA WIFE OF PUNJUBHA,SHIVUBHA GOHIL,LILABA KHODUBHA,WIFE OF RAGHU VIRSINH JORUBHA JADEJA,INDUBHA KHODUBHA,WIFE OF VANRAJ SINH KESHUBHA,ZALA GHELUBHA DEVISINH	(MR SURESHM SHAH)	SANGHADIA RATILAL MOHANLAL,HEIRS OF DECD.VITHALBHAI MOHANBHAI SANGHADIA,SANGHADIA RASIKLAL VITHALBHAI,JAYANTILAL VITHALDAS SANGHADIA,HASMUKHLAL VITHALDAS SANGHADIA,NAVINCHANDRA VITHALDAS SANGHADIA,GHEGHALAL VITHALDAS SANGHADIA,DALPATRAY MOHANLAL,JAGJIVANLAL MOHANLAL,PRITAMLAL MOHANLAL,VANMALIDAS MOHANLAL,SANKUBA WIDOW OF MOHANLAL BHAVANBHAI	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR NAGIN N GANDHI)
309	SA/178/1985	07/07/2009	HASMUKHBHAI BHAVANBHAI PATEL,	(MR RN SHAH)	BHAVANBHAI DAHYABHAI PATEL,	UNSERVED EXPIRED (N)
310	SA/180/1985	17/02/2011	SHAH DALICHAND DHANRAJBHAI,	NOTICE SERVED	BHAGCHAND MULCHAND KHATRI,	MS JIRGA D JHAVERI
311	SA/181/1985	03/10/2011	PATEL CHHAGAN HARAKHJI,PATEL BACHU DUNGAR,TRIBHOVAN KHIMAJI	MR ND NANAVATI	RAPAR GRAM PANCHAYAT,PATEL CHATUR SAMAJI	NOTICE SERVED
312	SA/201/1985	21/12/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR KN RAVAL,MR HARDIK C RAWAL	KANTI ATMARAM VYAS,	(MR MD RANA)
313	SA/204/1985	18/01/2011	GUJ STATE ROAD TRANSPORT CORPN,	MR KN RAVAL,MR HARDIK C RAWAL	SURESHBHAI CHANDULAL BAROT,	
314	SA/212/1985	18/12/2008	SHAH RAMANLAL CHIMANLAL,SHAH UPENDRA RAMANLAL	MR SN SHELAT	RAGHAVENDRA SWAMI RAJ UPADHYAYA,VASAVA MOTIBHAI BABUBHAI DIED THRO HEIRS,SHAKRIBEN WIDOW OF MOTIBHAI,CHIMANBHAI MOTIBHAI VASAVA,BABUBHAI MOTIBHAI VASAVA,MANDUBEN KESHAVLAL VASAVA - DAUGHTER OF MOTIBHAI,AMBALAL MOTIBHAI VASAVA,RUKHIBEN KANUBHAI VASAVA,RAMANBHAI MOTIBHAI VASAVA,GAJRABEN SOMABHAI VASAVA-DAUGHTER OF MOTIBHAI	MR SS BELSARE

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
315	SA/220/1985	14/06/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER,DEPOT MANAGER	MR MITUL K SHELAT	MAJID SHAKURBHAI CHAUHAN SINCE DECD THROUGH HIS L.HEIRS,	MR PM THAKKAR
316	SA/226/1985	28/07/2009	HAIYAT ALIBHAI KADIWAR,	UNSERVED EXPIRED (N)	HAJI ABRAHAM SHERASHIA,	UNSERVED EXPIRED (N)
317	SA/227/1985	21/12/2010	BAI BIJAL BHIMA HARIJAN,	(MR PV HATHI)	HARIJAN HAMIR MEGHA,	(MR SURESHM SHAH)
318	SA/230/1985	08/08/2012	TRUSTEES OF PRABHUDAS K BIDIWALA PUBLIC TRUST,RAMESH JASWANTLAL PATEL,BHARATKUMAR PRAHLADBHAI,JASWANTLAL PRAHLADBHAI,PATEL HASMUKHLAL JASWANTBHAI,PATEL RAJNIKANT PRAHLADBHAI	M/S NJ MEHTA ASSO.,MR SHALIN N MEHTA	MOHANJI KALUJI (DELETED AS PERCOURT ORDER DT. 01/03/2007),PRAJAPATI VARDHAJI AMRAJI DECD THROUGH HIS HEIRS.,KUMBHAR SHANKARJI AMRAJI,CHELAJI AMRAJI,JIVANJI AMRAJI,RAMBHABEN AMRAJI,HANSABEN AMRAJI,DINESH VIRAJI S/O. PARUJI,RAMAJI BHAGAJI S/O. JATNABEN BHAGAJI KUMBHAR,KANTI VIRAJI S/O. PARUJI VIRAJI,DHANAJI BHAGAJI S/O. JATNABEN BHAGANI KUMBHAR,BABUJI BHAGAJI S/O. JATNABEN BHAGAJI KUMBHAR,CHHAYABEN VIRAJI D/O. PARUJI VIRAJI,PARNIBEN VIRAJI D/O. PARUJI VIRAJI,PRABHUJI BHAGAJI S/O. JATNABEN BHAGAJI KUMBHAR,SITABEN BHAGAJI D/O. JANABEN BHAGAJI KUMBHAR,LILABEN BHAGAJI D/O. JATNABEN BHAGAJI KUMBHAR	,DELETED,RULE SERVED BY DS,MR HIMANSU M PADHYA
319	SA/235/1985	20/07/2011	VORA ABBASBHAI AKBABRALI KACHWALA,	NOTICE NOT RECD BACK	VORA BAI SARIFA HASANALI,VORA ABBASALI TAHERALI	MRS SHILPA G SHAH
320	SA/241/1985	17/02/2011	RAMESHKUMAR RATILAL SHAH,	NOTICE SERVED	UNION OF INDIA,DIST MANAGER (TELEPHONES)	(MR JD AJMERA)
321	SA/259/1985	20/06/2011	DINESHKUMAR AMBALAL SHAH,	MR NILESH A PANDYA	NARANBHAI ZAVERBHAI PATEL,BHAGVATI CONSTRUCTION CO.,PARTNERS OF BHAGVATI CONSTRUCTION CO.,SAVITABEN NANUBHAI PATEL,SAVITABEN WIDOW OF JAYANTBHAI MOTIBHAI PATEL,MAFATLAL NAROTTAM PATEL,PINAKIN CHINUBHAI DAVE,LALBHAI HARIBHAI PATEL,KHODABHAI JETHABHAI PATEL,RAMANBHAI RANCHHODBHAI PATEL,SANATKUMAR RATILAL THAKKAR,NAROTTAMDAS MAKANDAS PATEL,NATUBHAI M DESAI,MANUBHAI FAKIRBHAI PATEL,CHINUBHAI K DAVE,SINCE DECEASED BY HIS HEIRS,INDUMATIBEN CHINUBHAI DAVE,DILIP CHINUBHAI DAVE,ARTIBEN CHINUBHAI DAVE,PINAKIN CHINUBHAI DAVE,REGISTAR ,CO-OPERATIVE SOCIETIES	,GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,MR NK MAJMUDAR,MR SN SHELAT
322	SA/262/1985	08/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR MD PANDYA)	HIRALAL PELABHAI GAJEDI,	MR PM THAKKAR
323	SA/265/1985	18/10/2010	RAVAJI NATHU KACHARA,PATEL JASMANT NATHU KACHARA,PATEL GORDHAN NATHU KACHARA,PATEL GANGABEN NATHU KACHARA	NOTICE SERVED	SONI JAYANTILAL AMARASHI PARIKH,	NOTICE SERVED
324	SA/269/1985	26/03/2009	DIPUBHA PRABHATSING CHUDASAMA,BAKUNVARBA,BANESANG DIPUBHA CHUDASMA,BAHADURSNAG DIPUBHAI CHUDASAMA,MAHIPATSNAG DIPUBHA CHUDASAMA,RANUBHA DIPUBHAI CHUDASAMA	NOTICE SERVED	CHDUASAMA JASUBHA BHALSANGJI,CHUDASAMA HEMUBHA BHALSANGJI,CHUDASAMA MANUBHA BHALSANGJI	NOTICE SERVED
325	SA/270/1985	14/07/2011	VITHALBHAI HARIBHAI KOLI,	MR JITENDRA M PATEL	AMBUBEN HUSAJI GANCHI,AHMADMIYA MUSAJI GHANCHI,RAMBHAI NARANBHAI KOLI	NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR A J PATEL)
326	SA/282/1985	02/08/2011	GSRTC,	MR KN RAVAL,MR HARDIK C RAWAL	PARSHOTTAM NARSIBHAI,	MR PM THAKKAR
327	SA/288/1985	23/09/2015	SHAH & CO.,	NOTICE SERVED	GIRDHARLAL BHIMJI & SONS,SHAH AGENCIES	NOTICE SERVED,MR PM THAKKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
328	SA/294/1985	26/10/2015	HEIRS OF PURSHOTTAMBHAI KALIDAS PATEL,RAMIBEN P PATEL SINCE DECEASED,CHHOTUBHAI P PATEL FOR SELF & HEIRS OF RESP. NO.1/1,BHIKHIBEN P PATEL FOR SELF & HEIRS OF RESP.NO.1/1,MANUBHAI P PATEL FOR SELF & HEIRS OF RESP. NO.1/1,CHHAGANLAL P PATEL FOR SELF & HEIRS OF OF RESP. NO.1/1,KANTILAL P PATEL FOR SELF & HEIRS OF RESP. NO.1/1	MR ND GOHIL,MR NL PATEL,(MR SB VAKIL)	Blank Name,	
329	SA/295/1985	05/04/2011	HEIRS OF DURLABHBHAI ZINABHAI,MANIBEN WD/O DURLABBHAI ZINABHAI,BHIKHABHAI D PATEL,MANGABHAI D PATEL,CHHAGANBHAI D PATEL,CHHOTUBHAI D PATEL,SHAILESHBHAI D PATEL,GANGABEN D/O DURLABHBHAI ZINABHAI,LAXMIBEN D/O DURLABHBHAI ZINABHAI	NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV NANAVATI)	BUDHIYABHAI RAVJIBHAI,	MS VASUBEN P SHAH
330	SA/296/1985	06/11/2012	KHEDA DIST. CENTRAL CO-OP. BANK LTD,	MR HM PARIKH	UNION BANK OF INDIA,	MS NALINI S LODHA
331	SA/298/1985	13/06/2012	MANILAL MAGANLAL NIZAMA SINCE D/D THROUGH HEIRS:,SITABEN WD/O MANILAL,KAUSHIK MANILAL,HEMENDRA MANILAL,SUREKHABEN MANILAL,BHAVNABEN MANILAL,URVASHIBEN MANILAL	MR GM AMIN,	ISHWARBHAI KALYANBHAI ALMAULA,RAMSUMER GANGA PRASAD MAURYA DECD.THR'HEIRS,RAMMURAT RAMSUMER MAURYA,RAMSURAT RAMSUMER MAURYA,NARENDRA RAMSUMER MAURYA DECD THR'HEIRS,RAMKUMAR RAMSUMER MAURYA DECD THR'HEIR,ALPESH RAMKUMAR RAMSUMER MAURYA,USHABEN WD/O NARENDRA MAURYA,ANANDIBEN NARENDRA MAURYA,ARTIBEN NARENDRA MAURYA,ALOKKUMAR S/O NARENDRA MAURYA,STATE OF GUJARAT,THE COLLECTOR OF BHARUCH,THE MAMLATDAR OF BHARUCH	,GOVERNMENT PLEADER,MR SP MAJMUDAR
332	SA/300/1985	15/06/2012	PATEL RAVJIBHAI HARIBHAI SINCE DECEASED THRO. HEIR.,PATEL MADHAVJI RAVJIBHAI.	(MR PV HATHI)	PATEL SHAMJI HIRA BHUVA SINCE DECEASED, THRO. HEIRS.,PATEL BHIKHBHAI SHAMJI,PATEL KANUBHAI SHAMJI,PATEL CHHAGANBHAI SHAMJI,PREMBAI WD/O PATEL SHAMJI HIRA BHUVA,PATEL MOHAN HIRA BHUVA [EXPIRED-12798/06],MOGHIBEN WD/O MOHANBHAI HIRA BHUVA,LALJIBHAI MOHANBHAI (SON),DHIRUBHAI MOHANBHAI (SON),MAHENDRA HARIBHAI (GRAND SON),KASHIBEN HARIBHAI WD/O PRE DECEASED SON	,NOTICE UNSERVED
333	SA/3/1986	18/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	RAMJIBHAI TEJABHAI,	MR PM THAKKAR
334	SA/10/1986	22/06/2012	CHAUDHARI KANABHAI GPBARBHAI DECEASED-THROUGH LEGAL HEIRS..,KALIDAS KANABHAI(SON),MOHANBHAI KANABHAI (SON),SHANTABEN KANABHAI(DAUGHTER),HIRABEN KANABHAI(DAUGHTER),CHAUDHARI NATHABHAI KACHARABHAI	MR RC JANI,	CHAUDHARI NANJIBHAI VIRSANG DECEASED-THROUGH LEGAL HEIRS..,PURIBEN WD/O.NANJIBHAI,KANUBHAI NANJIBHAI,MANSINH NANJIBHAI	,MR JAYESH M PATEL
335	SA/14/1986	04/08/2011	DAMANLAL VENISHANKER,PARVATSINGH MATHURBHAI,RAMSING HIRABHAI,MATHURBHAI HIRABHAI BARIA THROUGH HEIRS,PARVATSINGH MATHURBHAI,RAISINGH MATHURBHAI	,MR JJ YAJNIK	SONA MAGAN THROUGH HEIRS,MASURIBEN,CHHATRASINH SONA,GULABSINH,SAMARATHBEN,KOKILABEN,FATA MAGAN,PADSING MULA,LEBA FULA,VIRSINGH FULA,VALA FULA.,BABU FULA,BHIMA BHAIJI,HEMA BHAIJI,KALA BHAIJI,PRABHATSINH HEMA,JASVANT JESINGH,BAKU BHAIJI	
336	SA/15/1986	21/09/2010	DAMANLAL VENISHANKER,	MR JJ YAJNIK	PATEL HARIBHAI DEVRAJ,PATEL BAVANJI DEVRAJ,PATEL RAJA DEVRAJ,PATEL RAMJI DEVRAJ,PATEL VALLABH DEVRAJ,SIDI MOTI,BAI BIBIBEN ABDULLA,IBRAHIM SIDI,HANIFA SIDI,SIDDI MOTI,BAI AYASH ALI,NURMAHAMED ALI,OSMAN ALI,HABIB ALI,RAFIK ALI,YUSUF ALI,KHATUBEN ALI,MUNNIBEN ALI	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
337	SA/16/1986	29/08/2011	DINMOHMAD MISKINSHA,	MR SH SANJANWALA	SARFUDDIN SULEMAN,ABUAKKAR MOHMAD,MOHMAD RAMZAN,ISMAIL RAMZAN,HAJI MUBARAK RAMZAN,SAHJAHAN RAMZAN,BAIBU RAMZAN,SARIFA HUSEINBHAI,OMANBU GANIBHAI,EMUBEN SIDIKBHAI GODAL	NOTICE SERVED,UNSERVED EXPIRED (N),DELETED
338	SA/28/1986	18/02/2011	DAHYABHAI KHODIDAS DECD.THRO' REPRE. SHAKARI WD/O DAHYABHAI,SHAKARI WD/O DAHYABHAI KHODIDAS,SHANGARBEN WD/O DAHYABHAI KHODIDAS,GOVINDBHAI DAHYABHAI PATEL,ANUBHAI DAHYABHAI PATEL,JAGDISHBHAI DAHYABHAI PATEL,KANUBEN @ URMILABEN D/O DAHYABHAI KHODIDAS	NOTICE NOT RECD BACK,NOTICE SERVED	NARODA NAGR PANCHAYAT-AMC,	
339	SA/29/1986	28/08/2014	DEVIBEN CHUNILAL,NATVARLAL MANILAL PANDIT-DIED DISMISSED BY CT'S CAST 1153/93	MS VASUBEN P SHAH,MS.RENU R.SINGH	PATEL AMBALAL PUNJIRAM,PATEL GOPALBHAI SHANKERDAS ABATED,HEIRS OF CHHAGANDAS ZENIDAS PATEL ATMARAM MALDAS,HEIRS OF DECEASED PATEL KHODIDAS KARSANDAS,PATEL NARANBHAI LALLUBHAI ABATED,PATEL HARIBHAI KHODIDAS PATEL NARANBHAI LALLUBHAI,PATEL KESHAVLAL LALLUBHAI-DIED,PATEL MAGANDAS LALLUBHAI ABATED,PATEL BHOGILAL HARIBHAI,PATEL AMBALAL KESHAVLAL,HEIRS OF DECEASED PATEL NATHUBHAI JETHIDAS,PATEL GIRDHARDAS SHIVLAL,PATEL AMBALAL CHATUBHAI-DIED,PATEL SHANKARBHAI CHATUBHAI- DIED-BY HIS HEIRS:-,PATEL HARGOVAN SHIVLAL-DIED BY HIS HEIRS:-,PATEL DAHYABHAI CHATURBHAI,PATEL MANIBEN HARGOVANDAS S ABATED,PATEL RAMESHBHAI HARGOVANDAS,PATEL DASHRATHBHAI HARGOVANDAS,PATEL DHANIBEN HARGOVADAS,PATEL HANSABEN HARGOVANDAS,PATEL KANTIBHAI SHANKERBHAI,HEIRS OF HIRABHAI MOTIBHAI :- PATEL ATMARAM MULCHAND,PATEL UJAMDAS PRANDAS,PATEL ISHVARBHAI UJAMDAS,PATEL RAMDAS UJAMDAS ABATED,PATEL RAMCHAND MOHANDAS HIS REPRE-BHIKHABHAI RAMCHANDDAS,PATEL SOMABHAI NANDAS HIS REPRE- PATEL AMBALAL SOMABHAI,HEIRS OF HB PATEL,SN PATEL HISREPRE-AMBALAL SOMABHAI,HEIRS OF DECEASED PATEL PRABHUDAS KHUSALDAS,PATEL GOPALDAS SHANKARDAS ABATED,PATEL JIVABHAI SHANKARDAS ABATED,PATEL KANTILAL SOMABHAI,BAI JIVI SOMABHAI BECHARDAS,BAI CHANCHAL GOPALBHAI S,PATEL KANUBHAI GOPALDAS,PATEL ARVINDBHAI GOPALDAS,PATEL CHANDRAKANT GOPALDAS,HEIRS OF HALDAS N PATEL-HIS HERIS PATEL MANTIBHAI SOMDAS,PATEL SHANKARLAL KHODIDAS-DIEDHEIRS PATEL SHANKARDAS BECHAR,PATEL GOPALBHAI SHANKARDAS ABATED,PATEL JIVABHAI SHANKARDAS ABATED,BAI JIVI SOMABHAI BECHARDAS ABATED,HEIRS OF MOHANDAS NARSHIDAS PATEL,SHIVRAM MOKANDAS PATEL,VITHALDAS TALSIDAS PATEL ABATED,PRAHLADBHAI MAGANDAS PATEL ABATED,BECHARDAS MAGANBHAI PATEL,BHAGVANBHAI MAGANBHAI PATEL,BHALBHAI MAGANBHAI PATEL,ISHWARBHAI MAGANBHAI PATEL ABATED,JOITRAM HARGOVANDAS PATEL ABATED	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DECEASED LITIGANT,MR MI HAVA,MR.CHANAKYA BHAVSAR
340	SA/42/1986	26/10/2010	HEIR OF BAI NOORBAI SULEMAN GHAREDIA,AISABAI KARIM	(MR SURESHM SHAH)	YAKUB ISMAIL DHILA,YUNUS ISMAIL DHILA,KADAR ISMAIL DHILA,BASIR ABDUL KARIM ISMAIL,JABAR ABDUL KARIM ISMAIL	(MR JR NANAVATI)
341	SA/44/1986	18/02/2011	THAKORBHAI MAKANJI,DOLATBHI MAKANJI,JAGDISHCHANDRA DINUBHAI	MS VASUBEN P SHAH	RAMANBHAI BHULABHAI,KIKUBHAI BHULABHAI,CHHOTUBHAI RAMABHAI,MANUBHAI CHHOTUBHAI,SHARDABEN THAKORBHAI	RULE UNSERVED,MR GIRISH PATEL,MR SANDIP C SHAH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
342	SA/46/1986	12/03/2010	AMRELI SHAKARI KRUSHI KHAND UDYOG LTD,	(MR PV HATHI)	RAM GENERAL STORES,	(MR SURESHM SHAH)
343	SA/47/1986	12/03/2010	AMRELI SAHKARI KRUSHI KHAND UDYOG LTD.,	(MR PV HATHI)	GOVINDJI GANDALAL & CO.,,	(MR SURESHM SHAH)
344	SA/48/1986	12/03/2010	AMRELI SAHKARI KRUSHI KHAND UDHYOG LTD,	(MR PV HATHI)	DANI BROTHERS,	(MR SURESHM SHAH)
345	SA/51/1986	16/06/2010	RAMANBHAI NANABHAI PATEL,	UNSERVED EXPIRED (N)	JAGANBHAI NANABHAI PATEL,AMRATBHAI JAGANBHAI PATEL,BALLUBHAI JAGANBHAI PATEL,UTTAMBHAI JAGANBHAI PATEL,DHEDKABHAI NANABHAI PATEL,HARSHADBHAI DHEDKABHAI PATEL,BALUBHAI RAMANBHAI PATEL,DHIRUBHAI RAMANBHAI PATEL,CHANDUBHAI RAMANBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N)
346	SA/53/1986	14/07/2011	KOLI KHIMA DANA KARGATIA,KOLI VIRAM DANA MARAGATIA	MR MUKESH N PATEL	KOLIE ZANABAI BHIM SAJAN,KOLI NAGA BHIM THROUGH MOTHER ZANABEN BHIM,KOLI HAJA BHIM,KOLI DAYA BHIM,KOLI BAI DEVIBEN BHIM W/O KOLIMALDE,KOLI RATANBEN BHIK W/O KOLI KANUBHA KACHRA MAVADIA	MR DS VAGADIA
347	SA/56/1986	26/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	OMPRAKASH K. SHARMA,	
348	SA/58/1986	01/11/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,COMPETENT AUTHORITY DIVISIONALTRAFFIC SUPERINTENDENT (D)	MR KN RAVAL,MR HARDIK C RAWAL	PRAVINRAM RATANDAS NIMAVAT,	
349	SA/65/1986	23/06/2011	KHOJA HABIB KALABHAI,KHOJA RAMJAN HABIB	(MS KN VALIKARIMWALA)	SANGHAVI ARVINDKUMAR HEERALAL,	MR YM THAKKAR
350	SA/67/1986	22/12/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	FEDERATION OF CO.OPERATIVE STORES,KAIRAVDAS DHARAMDAS	,MR HM PARIKH
351	SA/69/1986	23/07/2012	GHANCHI BAI HAJARA IBHRAM KHARIWAVVALA,GHANCHI ISA MAHMAD KHARIVAVVALA	(MR SURESHM SHAH)	GHANCHI BAI RABIYA ISA JADA,GHANCHI BAI ASHA ABRAM KHARIVAVVALA(DECD.THR'HEIRS),HAJRABEN ABABHAI,SULEMAN ABABHAI,AMAD MUSA,YUSUF MUSA,ADAM MUSA,MARIYAM MUSA W/O MAMAN PATEL,RABIYA MUSA W/O MOHMAD KHARIWALA,GHANCHI BAI HURBAI IBHRAM KHARIVAVVALA,GHANCHI HASAM MAHMAD K.,GHANCHI JAMAL MAHMAD KHARIVAV-VALA.DECD.THR.HEIRS.CA.NO.,RABIYA JAMAL MAHMAD,SULEMAN JAMAL MAHMAD,AADAM JAMAL MAHMAD,IBRAHIM JAMAL MAHMAD,SABIRA JAMAL MAHMAD,ASHA JAMAL MAHMAD,GHANCHI HUSEIN MAHMAD K. DECD.THR.HEIRS.CA.10540/08.,HEERBAI HUSSAIN MAHMAD,MAHMED HUSAIN MAHMAD,HASAAN HUSAIN MAHMAD,ISMAIL HUSAIN MAHMAD,HAROON HUSAIN MAHMAD,HANIF HUSAIN MAHMAD,GHANCHI YUSUF MUSA K.,GHANCHI IBHRAM MUSA MATHTHA DECD.THR.HEIRS.CA.10540/08.,HAJRA IBRAHIM MUSA,SULEMAN IBHRAM MUSA	,RULE SERVED,MR PM THAKKAR
352	SA/70/1986	28/04/2011	RAJKOT MUNICIPAL CORPORATION,	(MR PV HATHI)	KOTAK PRAVINCHANDRA ZINABHAI,	
353	SA/71/1986	14/12/2010	HEIRS OF MANILAL PERSOTTAMBHAI,HARILAL MANILAL,MOHANBHAI NATHABHAI	MR GM AMIN	KANJIBHAI BHAGWAN SONI,PERSHOTTAMDAS A SUTHAR	UNSERVED EXPIRED (N)
354	SA/75/1986	23/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	HASMUKH LALCHAND PATEL SINCE DECD. THRO HEIRS,INDRABALA HASMUKHRAY PATEL,SONAL HASMUKHRAY PATEL,SANJAY HASMUKHRAY,JINESH HASMUKHRAY PATEL,DIRECTOR HEALTH AND MEDICAL SERVICE AND MEDICAL EDUCATION	
355	SA/77/1986	08/12/2009	DECEASED JIVA MEGHA,KHIMA JIVA,MERAMAN JIVA,LALA JIVA,KARMAN JIVA,SAVJI JIVA,JASHUBHAI JIVA WD/O.JIVA MEGHA	(MR YS MANKAD)	KANA VASTA SINCE DECD. THRO HEIRS,SARIABAI WIDOW OF KANA VASTA,BHIKHA KANA,VERA KANA	
356	SA/79/1986	03/06/2009	RAJKOT MUNICIPAL CORPORATION,	(MR KG VAKHARIA)	RATILAL LALJI RANPURA,	
357	SA/80/1986	04/09/2009	STATE OF GUJARAT,JT. DIRECTOR OF AGRICULTURE	GOVERNMENT PLEADER	M V CHAKO,JAYSUKHALAL JETHALAL,JAYANTILAL KEEHAVJI	NOTICE SERVED

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
358	SA/83/1986	07/05/2012	STATE OF GUJARAT,DEPUTY COLLECTOR	GOVERNMENT PLEADER	KOLI NATHU BHIMA SINCE DECD,THRO HIS HEIRS,GALALBEN NATHUBHAI,JIVUBEN NATHUBHAI,JADIBEN NATHUBHAI,DHANIBEN NATHUBHAI,LABHUBEN NATHUBHAI,RAMBHIBEN NATHUBHAI,HEMIBEN NATHUBHAI,DEVABHAI NATHUBHAI SINCE DECD. THO HIS HERS,BHAGVANJI NATHUBHAI,DHARMSHUBHAI NATHUBHAI,GANGABEN NATHUBHAI,PARVATIBEN CHHANBHAI,GAMIBEN DEVJIBHAI,VARSHABEN DEVJIBHAI,MANSUKH CHHANABHAI,SHILABEN DEVJIBHAI,MANJUBEN CHHANABHAI,HASMUKH CHANABHAI,JAYSHRIBEN DEVJIBHAI,BHARAAT CHANABHAI,RAMESH CHANABHAI,KOLI RAMJI BHIMA DECEASED THOUGH HIS HEIRS,PREMJIBHAI RAMJIBHAI,GOVINDBHAI RAMJIBHAI,VIRJIBHAI RAMJIBHAI,VALJIBHAI RAMJIBHAI,SOMJIBHAI RAMJIBHAI,NARANBHAI RAMJIBHAI,VASRAMBHAI RAMJIBHAI,JAYABEN RAMJIBHAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR PM THAKKAR
359	SA/84/1986	26/03/2009	PATEL RAMA BHANA,JIVIBEN WD/O PATEL LALJI BHANA,PATEL KASUBEN LALJI	(MR A J PATEL)	PATEL JAVAT BALWANT,PATEL MEHA BALVANT.	MR IS SUPEHIA
360	SA/89/1986	26/08/2009	HEIRS OF DOSHI SHANTILAL PURSHOTTAM,DOSHI SHANTILAL PURSHOTTAM,DOSHI BABULAL PURSHOTTAM,DOSHI CHAMPAKLAL PURSHOTTAM,DOSHI SAVITABEN PURSHOOTAM,DOSHI BABIBEN PURSHOOTAM,DOSHI JIVIBEN PURSHOTTAM	NOTICE NOT RECD BACK,NOTICE UNSERVED	.,	
361	SA/92/1986	14/12/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	KANA DEVRKHI VARU,	(MR MD RANA)
362	SA/93/1986	23/04/2009	SAIYAD SHAMSUDDIN NURUDDIN,	MS VASUBEN P SHAH	.,	
363	SA/95/1986	21/10/2010	JASHWANTLAL TULSIDAS,	MR BD DESAI	.,	
364	SA/98/1986	25/10/2010	MADHAVLAL JOITARAM RAWAL SINCE DECEASEDTHROUGH HIS HEIR,PARVATIBEN W/O.MADHAVLAL JOITARAM RAVAL.,MAHENDRAKUMAR M.RAVAL S/O.MADHVLAL J.RAVAL,PRAVINCHANDRA M.RAVAL S/O.MADHAVLAL M.RAVAL,SAROJBEN M.RAVAL D/O. MADHAVLAL J.RAVAL,TRILOKKUMAR M.RAVAL, (DECD.THRO' HEIRS),ASHABEN W/O.TRILOKKUMAR M.RAVAL.,KAUSHIKKUMAR.T.RAVAL SON OF TRILOKKUMAR.M.RAVAL.,NAYANKUMAR.T.RAVAL - MINOR S/O.TRILOKKUMAR M.RAVAL	MR PC MASTER,(MR HB SHAH)	Blank Name,	
365	SA/100/1986	29/01/2009	GUJARAT MARITIME BOARD,	MS SEJAL K MANDAVIA	HARILAL GIGABHAI JOSHI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR DD VYAS
366	SA/103/1986	17/03/2011	GUJARAT MARI TIME BOARD,	MS SEJAL K MANDAVIA	C.J. KOTECHA,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE UNSERVED
367	SA/104/1986	29/03/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	C.J. KOTECHA,GUJARAT MARITIME BOARD	MR MR ANAND,MS SEJAL K MANDAVIA
368	SA/107/1986	07/04/2012	CHHOTALAL SUNDARJI VASANI,NATWARLAL SUNDARJI VASANI	NOTICE NOT RECD BACK	HIMATLAL SUNDARJI,BAI JAYABEN WIFE OF HIMATLAL SUNDARJI	NOTICE SERVED,MR PS CHAMPANERI
369	SA/108/1986	26/03/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	JALSHANKER JIVABHAI,B V BARAIYA,V M THANKI,SHANTILAL ARJUNBHAI THANKI,SAVITABEN S BHATT,J L GODHANIA,NATHALAL DEVRAJ KANANI,G M SHINGALIA,TAPURAN RUPDAS NIMAVAT,CHATURDAS MEGODAS,JILLA PANCHAYAT,JILLA SIKSAN SAMITTEE	MR DD VYAS
370	SA/109/1986	04/02/2009	BHAVIN ENGINEERING CO.,	MR NC JANI	DOSHI SHOP FACTORY,DHIRAJLAL P DOSHI,MAHENDRAKUMAR D DOSHI,BHARATKUMAR D DOSHI	MR HB PAREKH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
371	SA/111/1986	30/03/2011	HARMANBHAI S PATEL,	(MR A J PATEL)	BHAILALBHAI L PATEL,PARSHOTTAMBHAI L PATEL	NOTICE SERVED,ABATED
372	SA/114/1986	04/01/2011	BABUBHAI HIRABHAI,SAMUBEN HIRABHAI,SAVAJIBHAI TALSHIBHAI	(MR NAGIN N GANDHI)	SAVAINAGAR SAVAIKOT SAMJUKTA GRAM PANCHAYAT,	NOTICE SERVED
373	SA/115/1986	25/11/2010	UNION OF INDIA,	MRS KRISHNA G RAWAL	NAGJI MEPA DECEASED THROUGH HEIR MANJULABEN CHANDULAL RATHOD,	
374	SA/127/1986	12/03/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL TRAFFIC SUPDT. (D)	MR MITUL K SHELAT	HAMIRBHAI NATHUBHAI,	MR PM THAKKAR
375	SA/133/1986	03/06/2009	NATVERLAL RAMJIBHAI,PURSHOTTAMBHAI GOVINDBHAI MAKWANA	NOTICE NOT RECD BACK,NOTICE SERVED	VANKER PURSHOTTAM HARIBHAI,RAMBHAI TRIKAMBHAI SINCE DIED,KISHANBHAI RAMBHAI,MANILAL RAMBHAI	
376	SA/134/1986	03/06/2009	NATVERLAL RAMJIBHAI,PURSHOTTAMBHAI G MAKWANA	NOTICE SERVED	VANKAR RAMBHAI HARIBHAI,RAMBHAI TRIKAMBHAI SINCE DECEASED THROUGH HEIR NATWARLAL RAMJIBHAI,KISHANBHAI RAMBHAI,MANILAL RAMBHAI	
377	SA/139/1986	03/11/2011	MOHMAD SADIQ GULAM RASUL MANSURI,ABDUL HAMID GULAM RASUL MANSURI,MOHMAD HUSEN GULAM RASUL MANSURI	(MR MD PANDYA)	MOHMAD RASHID HAJI GULAM ALI MANSURI,KARAMSING VISRAM,ALI IBRAHIM PATEL	RULE SERVED,UNSERVED EXPIRED (R),(MR HB SHAH)
378	SA/140/1986	15/03/2011	THE STATE OF GUJARAT,THE TREASURY OFFICER ,	GOVERNMENT PLEADER	MAHENDRA ANANTRAI ACHARYA,	
379	SA/142/1986	27/04/2009	AHER KARSAN BHURA,AHER BHURA VASA	NOTICE NOT RECD BACK	AHER RAMA DHANA,	MR MANOJ N POPAT
380	SA/144/1986	12/02/2010	PATEL BECHARBHAI SHANKERLAL,	NOTICE NOT RECD BACK	PATEL BHAGABHAI JOITARAM EXPIRED - BY HIS HEIRS.,JOITIBEN WD/O BHAGABHAI JOITARAM,HIRABEN D/O BHAGABHAI JOITARAM& WIFE OF KHODABHAI,NATHI D/O BHAGABHAI JOITARAM & WIFE OF SHAMBHUBHAI KALIDAS,MANGUBEN D/O BHAGABHAI J. AND WIFE OF NARANBHAI ISHWARDAS,PATEL NARANBHAI BHAGABHAI	,MR BR PARIKH
381	SA/145/1986	14/06/2011	THAKOR SHIVAJI K. - DIED THRO'HIS HEIRS -THAKOR HIRAJI SHIVAJI,THAKOR LALAJI SHIVAJI,THAKOR SOMAJI SHIVAJI,THAKOR RAMANJI SHIVAJI,THAKOR KESHAJI SHIVAJI,RESHAM D/O SHIVAJI KALUJI AND W/O GANESHJI LAVANGJI,SHARDA D/O SHIVAJI KALUJI AND THAKOR GOBARJI TARSANGJI,GANGA D/O SHIVAJI KALUJI AND W/O POPATJI KANJI,CHAMPABEN D/O THAKOR SHIVAJI KALUJI & W/O SOMAJI HARCHANDJI,SAMUBEN D/O THAKOR SHIVAJI KALUJI & W/O SHURAJI FULAJI,JOITIBEN W/O THAKOR SHIVAJI KALUJI	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)	THAKOR SHIVAJI HARSANJI,SINCE D/D THROUGH HIS HEIRS,PURIBEN WD.O.SHIVAJI NARASAJI,KANJI SHIVAJI HARSANJI,SOMAJI SHIVAJI HARSANJI,UMIYASHANKER MOHANLAL JOSHI	,NOTICE UNSERVED
382	SA/146/1986	19/06/2008	SHARDABEN NANUBHAI TRIVEDI,PRAFULCHANDRA NANUBHAI TRIVEDI,NIRANJAN NANUBHAI TRIVEDI,MAHESH NANUBHAI TRIVEDI,CITRANJAN NANUBHAI TRIVEDI	MR SI NANAVATI	ANANTRAI PRANSHANKER OZA,DEVENDRA PRANSHANKER OZA	NOTICE NOT RECD BACK,MR DD VYAS
383	SA/147/1986	18/06/2012	STATE BANK OF INDIA,	MS NALINI S LODHA	J L CHAVDA.,	MR ARUN H MEHTA,(MR MD RANA),MS NALINI S LODHA
384	SA/149/1986	14/07/2011	RANJITSINH BHODUBHAI BARIA,ANDA BHAVAN BARIA,BAI DHANKI'W/O OF BULA NAIKA,BAI RAILA D/O DECD BHULA NAIKA,BAI DIWALI D/O DESD BULA NAIKA,BAI HIRI D/O DECD BHULA NAIKA	MR DF AMIN	HIRABHAI SAIBABHAI BARIA,KANUBHAI HIRABHAI BARIA DECEASED THROUGH HIS HEIRS,SHANKARBHAI-SON OF KANUBHAI BARIA,SAMARBHAI-SON OF KANUBHAI BARIA,ARJUNBHAI KANUBHAI BARIA(SON),MOHANBHAI KANUBHAI BARIA(SON),NATAVARBHAI KANUBHAI BARIA (SON),RAMILABEN KANUBHAI BARIA (DAUGHTER),BODIBEN KANUBHAI BARIA (DAUGHTER),THAKORSING HIRABHAI BARIA,PRABHATSING HIRABHAI BARIA,AKLIBEN W.O. HIRABHAI SAIBABHAI	
385	SA/153/1986	13/09/2010	CHHAGANBHAI JINABHAI RATHOD,RATANBEN C RATHOD	MR SN SOPARKAR	DALABHAI SAKABHAI RATHOD,	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
386	SA/154/1986	07/02/2012	HEIRS OF DUDA ARJAN,VINJARA DUDA,HEIRS OF RAMA DUDA,KESHAV DUDA,HAJA DUJA ALIAS DADAI DUDA,JIVA DUDA,MERAMBAI MOTI WD/O.DUDA ARJAN,MERANI DHANIBAI DUDA,MERANI DHANIBAI DUDA,RAMBHAI RAM,LAKHI RAMA,MINOR JALA RAMA, THROUGH GUARDIAN RAMBHI,MINOR BHIKHA RAMA, THROUGH GUARDIAN RAMBHI	(MR JR NANAVATI)	ASSOCIATED CEMENT COMPANY LTD.,	FRESH NOTICE REQD(N)
387	SA/159/1986	16/06/2010	AHMED IBRAHIM MANSUR,	NOTICE SERVED	HUSIN IBRAHIM MANSUR,	MR DF AMIN
388	SA/162/1986	21/07/2011	MISTRI JAYRAMBHAI JETHABHAI SINCE DECED THROUGH HIS HEIRS,TARABEN JAIRAMBAHI MISTRI,AMBIKABEN JAIRAMBHAI MISTRY,MAHESHBHAI JAIRAMBHAI MISTRI,MUKESHBHAI JAIRAMBHAI MISTRI,JANAKKUMAR JAIRAMBHAI MISTRY,SUTHAR CHANDRIKABEN PRAHLADBHAI,MISTRY SUSHILABEN JAYANTILAL,MISTRY SUDHABEN ISHWARKUMAR	MR NK MAJMUDAR	SONI GUNVANTLAL S PATADIA/SONISINCED DECD THROUGH HIS HEIRS.,KAMLESHBHAI GUNVANTLAL SONI,JITENDRAKUMAR GUNVANTLAL SONI,ASHOKKUMAR GUNVANTLAL SONI,SMT.DEVINDRABEN NITINBHAI SONI,SMT.JAYSHRIBEN HITESH SONI,LUHAR SHAHBUDDIN KAMARUDDIN	,RULE SERVED,MR BHARAT R PANDYA
389	SA/163/1986	22/09/2010	BAVA POLA PATEL,MANSUKH BAVALAL PATEL,PARSHOTTAM BAVALAL PATEL,HASMUKH BAVALAL PATEL	ABATED,MR SP MAJMUDAR	PATEL ARJAN GOKAL,	
390	SA/168/1986	23/09/2010	PATEL BHIKHA UKA,	(MR SURESHM SHAH)	PATEL BHIKHA KALU,	RULE SERVED
391	SA/177/1986	16/06/2010	SHRI POPATBHAI VIRABHAI DESAI,	NOTICE SERVED	PORBANDAR MUNICIPALITY,CHEIF SECRETARY - STATE OF GUJARAT	
392	SA/178/1986	17/08/2010	JANABAI D/O ISUFALI SJARAFALI,TAIABALI ALIHUSSAIN	(MR A J PATEL)	HEIRS OF DECD. KANSARA KANCHANLAL KILLABHAI,SAMARATHBEN WIDOW OF KANCHANLAL KILLABHAI,JAYANTILALKANCHANLALKANSARA,HARIVADAN KANCHANLAL KANSARA,SURYAKANTABEN DAUGHTER OF KANCHANLAL,HANSABEN DAUGHTER OF KANCHANLAL DECD. BY HEIRS,BEBALBEN ASHWINKUMAR KANSARA,SUREKHABEN WIFE OF NIRANJAN KANSARA,KASHMIRABEN WIFE OF MADHUBHAI,YAGNESH MOHANLAL KANSARA,MUNNABEN MOHANLAL KANSARA,SUNNABEN MOHANLAL,RUPABEN MOHANLAL KANSARA,JALPABEN MOHANLAL,BHADRABEN DAUGHTER OF KANCHANLAL,NARENDRA DAUGHTER OF KANCHANLA,SAIFUDDIN ALIHUSSAIN	MR HM PARIKH
393	SA/180/1986	15/12/2010	MIYA NISAR AHMED SAFIBHAI PRANTIJWALA,	(MR MD PANDYA)	HIMATNAGAR NAGAR PANCHAYAT,	
394	SA/184/1986	28/07/2011	THE STATE OF GUJARAT,	AGP (ASSISTANT GOVERNMENT PLEADER)	BAI NANBAI DEVAYAT,HEIRS OF DECD MOTABHAI,KATHADBHAI BHURABHAI ,VASTADBHAI RAMBHAI,TAPUBHAI RAMBHAI,MANSUKHBHAI RAMBHAI,DADBHAI RAMBHAI,SANTUBHAI RAMBHAI,PITHUBHAI RAMBHAI,BAI MASUBHAI WD/O CHAMPARAJ RAMBHAI,ANKUBHAI MOTABHAI ,BHARATBHAI MOTABHAI,BAPUBHAI MOTABHAI	,NOTICE SERVED
395	SA/185/1986	16/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	BAI SONBAIMOTABHAI,BHARATBHAI MOTABHAI,BABABHAI MOTABHAI,LILABEN MOTABHAI,MANJULA ANKABHAI,KISHOR ALOKBHAI,JASHBHAI ANAKBHAI	
396	SA/186/1986	28/01/2011	MANSUKHLAL HARISHCHANDRA,	(MR SURESHM SHAH)	SITARAM FOUNDARIES,	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
397	SA/188/1986	08/11/2011	MALI KAPURJI RAMAJI SINCE D/D THROGH HIS HEIRS.,JAMNABEN W/O KAPURJI,RUPIBEN W/O MAFAJI D/O KAPURJI,MULIBEN W/O BABUJI D/O KAPURJI,VAJESINH S/O KAPURJI,GITABEN W/O KAPURJI,GIRDHARLAL S/O KAPURJI,KANTILAL S/O KAPURJI,SHANTILAL S/O KAPURJI,JAYANTILAL S/O KAPURJI,HEIRS OF BRAHMIN DEVRAM BIJAL,SHANTABEN WIDOW OF DEVRAM,GITABEN DEVRAM,MANUBHAI DEVRAM MINOR THROUGH PETITIONER NO 2/1 DELETED APCO,ASHOKBHAI DEVRAM MINOR THROUGHPETITIONER NO 2/1,PREMIBEN DEVRAM MINOR THROUGH PETITIONER NO 2/1.,BRAHMIN LACHHIRAM VALJIBHAI	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),MR SUNIL K SHAH,(SANATKUMAR BHATT)	BRAHMIN BHOMAJI MOTIRAM SINCED DECD THROUGH HIS HEIRS,GOPALBHAI BHOMAJI BRAHMIN,SHARDABEN BHOMAJI BRAHMIN,RAMESHBHAI BHOMAJI BRAHMIN,BABUBHAI BHOMAJI BRAHMIN,KANTABEN BHOMAJI BRAHMIN,DASHRTBHAI BHOMAJI BRAHMIN,USHABEN BHOMAJI BRAHMIN	,UNSERVED EXPIRED (N),MS ARCHANA R ACHARYA
398	SA/196/1986	20/07/2010	TILAKRAJ JAGATRAM SHARMA,	(MR PN BAVISHI)	OIL AND NATURAL GAS COMMISSIONER,	
399	SA/199/1986	17/07/2009	SHANKARBHAI VAGHJIBHAI PATEL,NARSINHBHAI MARGHABHAI PATEL	UNSERVED EXPIRED (N)	DECD. HARSHADBHAI KISHORBHAI PATEL BY HEIRS,LILABEN WIDOW OF HARSHADBHAI,MANHARBHAI HARHADBHAI PATEL,MANSABEN HARSHADBHAI PATEL,JITENDRABHAI H PATEL,MEENABEN H PATEL,ANJANABEN H PATEL,GORDHANBHAI FAKIRBHAI BIN UMEDBHAI,CHANDUBHAI MOTIBHAI PATEL	
400	SA/202/1986	27/06/2012	BHIMJIBHAI BHOLABHAI GAMIT,	MR MM JADEJA,MR MEHUL S SHAH,(MR SURESHM SHAH)	VAJYABHAI BHOLABHAI GAMIT DECEASED THROUGH HEIRS.,UMABEN SINGABHAI GAMIT	,NOTICE SERVED
401	SA/211/1986	21/09/2010	FATMA ABDULLA DADI,AHMED ABDULLA DADI,AMINA ABDULLA DADI,ISMAIL ABDULLA DADI,MOHMED ABDULLA DADI,RUKAIA ABDULLA DADI,HALIMA ABDULLA DADI,KASAM ABDULLA DADI	(MR A J PATEL)	ABDULLA HAJI BHURA DADI,	NOTICE NOT RECD BACK
402	SA/212/1986	21/09/2010	HEIRS OF ABDULLA DADI,FATMA ABDULLA DADI,AHMED ABDULLA DADI,AMINA ABDULLA DADI,MOHMAD ABDULLA DADI,RUKAIYA ABDULLA DADI,HALIMA ABDULLA DADI,KASAM ABDULLA DADI,ISMAIL ABDULLA DADI	(MR A J PATEL)	ABDULLA HAJI BHURA DADI,	UNSERVED EXPIRED (N)
403	SA/224/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	UNION OF INDIA,	MR HARIN P RAVAL
404	SA/225/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	Blank Name,	
405	SA/226/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
406	SA/227/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
407	SA/228/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
408	SA/229/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
409	SA/230/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
410	SA/231/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
411	SA/232/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
412	SA/233/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	
413	SA/234/1986	27/07/2011	INDEQUIB CHEM-DYES PVT.LTD.,	NANAVATI ASSOCIATES	.,	

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414	SA/265/1986	21/04/2011	LOHAR MONJI WD/O. GOVINDJI -DECEASED-& HEIR MONGHIBAI,LOHAR RAMBAI MONJI DECEASED THROUGH HEIR,BABULAL SHIVJI LOHAR	(MR YS MANKAD)	KHOJA ALIDINA MADHAVJI THROUGH HEIRS,KHOJA KHANMAMAD ALIDINA,KHOJA KASAMALI KHANMAMAD,KHATIJABAI,KHOJA ABDUL MALIK,KHOJA KARIM ABDUL,KHOJA KHALIL ABDULMALIK,KHOJA YSIM ABDULMALIK,KHOJA NASRUDDIN KASAMALI,KHOJA TAHERALI,KHOJA MITHU KASAMALI,KHOJA GULABANOO KASAMALI,KHOJA SHAH SULTAN KASAMALI,KHOJA KURSHABEN KHANMAMAD,KHOJA MUMTAJ KASAMALI,KHOJA GULAMHUSEN ALIDINA MADHAVJI,KHOJA NURUDIN GULAMHUSEN,KHOJA BABUBHAI,KHOJA NATUBHAI GULAMHUSEN	
415	SA/271/1986	16/01/2013	HEIRS OF ISMAIL HASAM GOLDEN- WALA,MAMAD HUSSEIN ISMAIL,IQBAL ISMAIL,ABDUL MAJID,HARUN ISMAIL,HANIF ISMAIL,FARUQ ISMAIL,SALIM ISMAIL,ABDUL RAZAK,RUKSHANA ISMAIL,ZARINA ISMAIL,SHERBANU ISMAIL MINOR,FIROZA ISMAIL MINOR,KHATIJA ISMAIL	MR ARUN H MEHTA,(MS NISHA M THAKORE),,MR MANAN A SHAH	UMAR ABOO BAKAR SURYA SINCE DECD.THRO HIS HEIRS,USMAN GANI UMAR SURYA,AHMED UMAR SURYA,TRSUTEES OF THE TRUST MADE BY ABUBAKAR HAJI TAIYAB :-,ABDUL SATTAR AMAD SURYA(DEL. AS CT.ORD.DT.16/9/2010),HABIB ABUBAKAR HAJI DADA,MEMON FATMABAI JUSAB WD/O ABUBAKAR HAJI TAIYAB	,NOTICE SERVED,NOTICE SERVED BY DS,DELETED,MR MURALI N DEVNANI
416	SA/279/1986	14/07/2009	DHYANI JASHWANTLAL JAGANNATH,	UNSERVED EXPIRED (N)	THAKOR DAHYABHAI JUBHAIBHAI,AMBABEB,THAKOR BABUBHAI GOKALBHAI,PARSHOTTAMBHAI GOKALBHAI,JIVIBEN MAGANBHAI	
417	SA/284/1986	01/12/2011	SAURASHTRA MINERALS PVT.LTD.,	(MR JR NANAVATI)	GRAM PANCHAYAT PALAKHDA,	
418	SA/286/1986	14/12/2010	MER VISA GIGA MUNJA,MERANI LIRIBEN GIGA MUNJA	MR ND NANAVATI	MER RAIDE ATA LUNGHA,MER POLA ATA LUNGHA,RAMBHIBHAI ATA LUNGHA,RUDIBAI ATA LUNGHA,SAJJANBAI ATA LUNGHA,RUPIBAI ATA LUNGHA,PUTHIBAI ATA LUNGHA	MR YOGESH S LAKHANI
419	SA/290/1986	15/06/2011	PATEL SAVJIBHAI MAGANBHAI,PATEL AMARSHIBHAI MAGANBHAI	(MR PV HATHI)	RAMJIBHAI KEHABHAI PATEL,JAMNABEN MAGANBHAI,GOMTIBEN MAGANBHAI,CHAMPABEN MAGANBHAI	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
420	SA/297/1986	08/06/2012	ABDULHAMID MAHMADBHAI,	NOTICE UNSERVED	MADINABIBI W/O KALUBHAI TAJBHAI,BAI FULA, WD/O MAHMAD HAJI- BHAI,BAI HUSENA W/O MAHMADBHAI HAJIBHAI,AMINABIBI WIFE OF RAHIMBHAI	
421	SA/301/1986	27/04/2009	KAMLABEN W/O NARANDAS GOPALDASANDORS,KAMLABEN W/O NARANDAS,GOVINDBHAI NARANDAS BHAVSAR,MAHENDRAKUMAR NARANDAS,BHOGILAL NARANDAS	NOTICE NOT RECD BACK,NOTICE UNSERVED	DHINOJ GRAM PANCHAYAT,	RULE SERVED
422	SA/305/1986	24/09/2010	G T KUMBHAR,A K PANDYA,P J RAVAL,S J PATEL,S M BALIM,R M DESAI,A M PATEL,T N PARMAR,B M THAKOR,M D PATEL,F S BELIM,D K PARMAR,P S PATEL,J B SONI,M S PATEL,D B PATEL,G K JANI,S M PATEL,R S KUMBHAR,G S PATEL,D R PATEL,G G PATEL,M S PATEL,J H JOSHI,P I PATEL,M N BAROT,P V KARNIK,P H JOSHI,R M CHAUDHARI,R V PATEL,K K PRAJAPATI,B G JANI,B H SHAH	MR PM THAKKAR	DIST DEVELOPMENT OFFICER,PRESIDNET DIST PANCHAYAT,STATE OF GUJARAT	RULE SERVED,(MR KG VAKHARIA)
423	SA/5/1987	13/09/2010	DECD. PATEL VITHALBHAI NARSINHBHAI,MANIBEN WD/O.VITHALBHAI NARSINHBHAI,JAYANTIBHAI VITHALBHAI PATEL,JASHABHAI VITHALBHAI PATEL,ARVINDBHAI VITHALBHAI PATEL,RASIKABEN DAHYABHAI PATEL,VINUBHAI VITHALBHAI PATEL	(MR MC SHAH)	.,,	
424	SA/7/1987	16/06/2010	SANTOKBEN SHAUKATALI,	NOTICE SERVED	.,,	
425	SA/12/1987	18/06/2012	SAIYED KASAMMIYA GULAM RASULMIYA(SINCE DECD.THROHEIRS,AHMEDMIYA GULAM RASULMIYA KADRI	MR AM BUKHARI,MR MEHUL S SHAH,(MR SURESHM SHAH)	CHAIRMAN, THE JUNAGADH DATAR'SDARGAH, REGI.PUBLIC TRUST,	

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426	SA/14/1987	26/08/2010	PRINCIPAL ST FRANCIS OF ASSISICONVENT SCHOOL,MOTHER PROVINCIAL MOUNT MARY CONVENT	MS LAXMI C NAINANI	SHANTIBEN BABUBHAI RATHOD DECEASED THROUGH HIS HEIRS,	MR ZUBIN F BHARDA
427	SA/20/1987	10/09/2012	JAYENDRA V MEHTA DECD. THROUGH HEIRS,MRUDULABEN J.MEHTA,MANHAR J.MEHTA,MAYUR J. MEHTA,PUNIT J.MEHTA	(MR PV HATHI),	STATE OF GUJARAT,	GOVERNMENT PLEADER
428	SA/30/1987	09/07/2010	HEIRS OF DAYALBHAI S PATEL,MANUBHAI DAYALJI,HEIRS OF CHHIBUBHAI G PATEL,LAXMIBEN WD/O.NANUBHAI GOVANBHAI,JASVANTBHAI NANUBHAI,BHARATBHAI NANUBHAI,SUMANT NANUBHAI,RAMABHAI GOVANBHAI PATEL,BHANABHAI GOVANBHAI PATEL,HEIRS OF NANUBHAI G PATEL,LAXMIBEN WD/O.NANUBHAI GOVANBHAI,JASVANTBHAI NANUBHAI,BHARATBHAI NANUBHAI,SUMANT NANUBHAI,RAMABHAI GOVANBHAI PATEL,BABUBHAI PARAGBHAI PATEL,KALIDAS PARAGBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR AD DESAI	BHANABHAI DHEDIABHAI PATEL,	NOTICE SERVED,HCLS COMMITTEE,MR SAURABH M PATEL
429	SA/33/1987	09/06/2010	PATEL AMRITBHAI MAGANBHAI,	UNSERVED EXPIRED (N)	PATEL HARIBHAI CHHAGANBHAI,	(MR NS DESAI)
430	SA/36/1987	11/04/2015	NAGINLAL JIVANLAL SHAH,	(MR MD PANDYA)	NATVERLAL JIVANLAL SHAH,RAMANLAL JIVANLAL SHAH,CHANDULAL JIVANLAL SHAH,KANTILAL JIVANLAL SHAH,CHANDANBEN D/O.JIVANLAL G. W/O.JIVANLAL BHOGILAL SHAH,VINODBEN D/O.JIVANLAL GORDHAN W/O.SHANTILAL SHAH	NOTICE NOT RECD BACK,(MR A J PATEL)
431	SA/39/1987	14/08/2012	STATE OF GUJARAT,PRITAMKUMAR OR HIS SUCCESSOR IN OFFICE,R P SHAH OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER	SWASTIK INDUSTRIES PVT.LTD,SHRI ASHOK NAROTAMDAS THANKI SINCE DECD.THRO HIS HEIRS,MRUDULABEN A WIFE OF ASHOK NAROTTAMDAS,MRUDYANG A, SON OF ASHOK NAROTAMDAS,CHAITALI A,DAUGHTER OF ASHOK NAROTTAMDAS,KANTILAL P KARIA SINCE DECEASED THROUGH HIS HEIR & LR,RASHILABEN K KARIA,KETAN KANTILAL KARIA,DHAVAL KANTILAL KARIA	,NOTICE SERVED,MR YOGESH S LAKHANI,MR MEHUL S SHAH, (MR SURESHM SHAH),MR SP MAJMUDAR,MR P P MAJMUDAR
432	SA/40/1987	25/06/2008	C K TRIVEDI,	GOVERNMENT PLEADER	.,	
433	SA/42/1987	07/02/2012	GOVERNMENT OF GUJARAT,ADDL.DEVELOPMENT COMMISSIONER	GOVERNMENT PLEADER	KESHAVLAL MADHAVJI,BHINIBEN KALA,JAYBEN MADHAVJI,BHANUMATI MADHAVJI,BINA MADHAVJI,KISHOR MADHAVJI,THE DISTRICT PANCHAYAT JUNAGADH THR'DISTRICT DEVELOPM,DISTRICT EDUCATION COMMITTEE,THE TALUKA PANCHAYAT THR'TALUKA DEVELOPMENT OFFICER	NOTICE SERVED,(MR SR DIVETIA),(MR PM RAVAL),MR DD VYAS
434	SA/43/1987	18/06/2012	KOLA SANA SARVAJANIK GRAM PANCHAYAT TRUST,THR'TRUSTEES,BHANABHAI HARIBHAI PATEL,CHANDRAKANTBHAI RAMANBHAI PATEL,PRAVINSINH UDAYSINH THAKORE,VINODBHAI LALLUBHAI PATEL,GIRISHBHAI RANCHHODBHAI PATEL	(MR DHIRENDRA MEHTA),(MR JB PATEL)	MANGABHAI MITHABHAI HALPATI,BALUBHAI SOMABHAI HALPATI,NARSAI BHALA HALPATI DECEASED THROUGH HIS HEIRS,SAMALA, S/O NARSI BHULA,CHHAKA S/O. NARSI BHULA,BHANABHAI BHULABHAI HALPATI,SOMI D/O.BHULA GANESH DEL.CT.ORD.DT.4/8/2010,RAWLI D/O.BHULA GANESH,DHEDI W/O.SOMA KHUSHAL DEL.CT.ORD.DT.4/8/2010,SUKHA SOMA DECEASED THROUGH HIS HEIRS,SOMI WD/O SUKHA SOMA,BACHU S/O. SUKHA SOMA,KARIYA S/O. SUKHA SOMA,BABU S/O. SUKHA SOMA,PALI D/O.SOMA KHUSHAL DEL.CT.ORD.DT.4/8/2010	NOTICE SERVED,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR YH MOTIRAMANI
435	SA/52/1987	07/01/2011	PATEL AMTHABHAI DWARKABHAI,PATEL BABUBHAI MOHANDAS	(MR A J PATEL)	NATVARLAL MULCHANDDAS PATEL,STATE OF GUJARAT,KADA GRAM PANCHAYAT	RULE NOT RECD BACK,(MR VC DESAI)
436	SA/68/1987	18/06/2012	RAMJIBHAI TEJABHAI,	MR PM THAKKAR	THE GUJARAT STATE ROAD TRANSPORT CORPORATION,	
437	SA/69/1987	06/11/2012	PATEL RAMJI JADAV,NANDLAL VRIJLAL KANABAR,RATILAL JADAVJI	MR YOGESH S LAKHANI	KANBI DAMJI GORDHAN SAVANI,	UNSERVED EXPIRED (N)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
438	SA/82/1987	17/09/2010	NURMOHMED USMANBHAI MANSURI,YAKUB USMANBHAI MANSURI	MR DD VYAS	STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT,MAHMEDYASIM A RAHEMAN	GOVERNMENT PLEADER,NOTICE SERVED
439	SA/84/1987	23/12/2010	JILLA SHIKHAN SAMITI,JILLA PANCHAYAT JUNAGADH	NOTICE SERVED,(MR RA MISHRA)	CHHAGAN AMARSHI PANKANIA,BHIKHUBHAI DEVABHAI KEDIATHAR	MR DD VYAS
440	SA/85/1987	02/11/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,H T CHAUHAN,V H TRIVEDI	MR SN SHELAT,MR MITUL K SHELAT	MAHENDRAKUMAR GIRDHARLAL SADRANI,	NOTICE SERVED
441	SA/88/1987	21/09/2010	HEIRS OF SHANTILAL BHAILALBHAIPATEL,KAMLABEN SHANTILAL PATEL,BHANUBEN SHANTILAL PATEL, THR'PAH-KAMLABEN PATEL,CHANDRAKANT SHANTILAL PATEL THR' PAH-KAMLABEN PATEL,VIRENDRAKUMAR SHANTILAL PATEL THR' PAH-KAMLABEN PATEL,NAVNITBHAI SHANTILAL PATEL THR' PAH-KAMLABEN PATEL,VIKRAMBHAI SHANTILAL PATEL THR' PAH- KAMLABEN PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR MI PATEL)	PATEL SOMABHAI MITHABHAI,	(MR A J PATEL)
442	SA/102/1987	24/09/2010	INDRAVANDAN AMBALAL CHOKSI,	NOTICE SERVED	MODI RATILAL MANILAL,RAJANIKANT MANILAL MODI,SURYANKANT MANILAL MODI,NARMADABEN WD/O RATILAL MANILAL MODI,MANJULABEN D/O RATILAL MANILALMODI,SUBHADRABEN D/O RATILA MANILALMODI,HANSABEN D/O RATILA MANILAL MODI,KUNDABEN D/O RATILAL MANIAL MODI,JASUDBEN D/O RATILAL MANILAL MODI,JYOTSNABEN D/O RTILAL MANILAL MODI,CHINUBHAI AMBALAL PARIKH SINCEDECD. THRO' LEGAL HEIRS & REP.,BAICHAND JINABHAI SONI	,MR ARUN H MEHTA,MR HM PARIKH
443	SA/104/1987	18/06/2012	GUJ STATE ROAD TRANSPORT CORPN,DIVISIONAL CONTROLLER,DEPOT MANAGER	(MR MD PANDYA)	SHANTIBHAI MANISHANKAR PAIJA,MOHAMEDBHAI OSAMANBHAI	RULE SERVED
444	SA/105/1987	25/04/2011	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)	KISHORCHANDRA DEVKINANDAN ACHARYA,	M/S NJ MEHTA ASSO.,MS NIMISHA A THACKER
445	SA/113/1987	20/06/2012	PARMAR TAKHAJI RAJAJI,	NOTICE SERVED	PARMAR BABAJI @ UDAYSING RAJAJI,PARMAR PRATAPJI RAJAJI,PATEL PURSHOTTAMDAS KUBERDAS,PATEL SOMABHAI UMEDDAS	RULE SERVED
446	SA/121/1987	22/03/2011	BHAVSAR TRIKAMLAL LALLUBHAI,	(MR VC DESAI)	BHATIA BALDEVBHAI GIRDHARDAS,SHAH CHHANALAL BABALDAS	NOTICE NOT RECD BACK
447	SA/122/1987	14/06/2011	PANDYA MAFATLAL DOLATRAM,PANDYA AMBALAL DOLATRAM	(MR VC DESAI)	PANDYA DINESHCHANDRA JESHANKAR,PANDYA KANUBHAI JESHANKER	MR PUSHPADATTA VYAS
448	SA/125/1987	08/02/2010	GUJ STATE ROAD TRANSPORT CORPN,ADHIKRUT ADHIKARI	(MR MD PANDYA)	KARSANBHAI KALIDASBHAI PARMAR,	RULE SERVED
449	SA/133/1987	24/01/2011	KATHI JILUBHAI APABHAI,	(MR PV HATHI)	STATE OF GUJARAT,SPL LAND ACQUISITION OFFICER	NOTICE SERVED
450	SA/138/1987	29/04/2016	KOLI AJMAL VELA SINCE DECD. THRO HIS HEIRS,BHURABHAI AJMALBHAI,KOLI TEJA VELA SINCE DECD. THRO HIS HEIRS,GOKAL TEJA,RANCHOD TEJA, KISHORBHAI BRIJLAL RANA,GOVIND TEJA,JESANG TEJA,KOLI RANCHHOD TEJA	,NOTICE SERVED,UNSERVED EXPIRED (N),MS MAMTA R VYAS	KOLI KALU PARMA HEIR OF DECD. PARMA VELA,KOLI GOKAL TEJA	NOTICE SERVED,MR PAWAN A BAROT,MR DIGANT B KAKKAD
451	SA/139/1987	07/02/2012	DISTRICT PANCHAYAT JUNAGADH,	(MR PM RAVAL)	KESHAVLAL MADHAVJI,BHINIBEN KALA,JAYBEN MADHAVJI,BHANUMATI MADHAVJI,BINA MADHAVJI,KISHOR MADHAVJI,GOVT. OF GUJARAT. THROUGH ITS CHIEF SECRETARY,ADDL.DEVELOPMENT COMMISSION,TALUKA PANCHAYAT THROUGH ITS DEVELOPMENT OFFICE	,GOVERNMENT PLEADER,MR DD VYAS
452	SA/154/1987	18/06/2012	RAMBAHADUR RADHESHYAM YADAV,	MS KJ BRAHMBHATT	JAYABEN @ JAYPTA D/O RAMDULAREYADAV,RADHESHYAM RAMGULAM YADAV	MR PRAKASH K JANI,(MR AJ SHASTRI)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
453	SA/161/1987	08/11/2010	DAHIBEN WD/O SOMABHAI SHANKAR-BHAI SINCE DIED BY HER HEIRS:-,KESARISINH JETHUSINH RATHOD,VAJESINH JETHUSINH RATHOD EXPIRED(CA.420/09,DT,13.3.09),RADHABEN VAJESINH JETHUSING.,PRAVINSING VAJESING JETHUSING,FATEHSING VAJESING JETHUSING,HANSABEN VAJESING JETHUSING	MR JITENDRA M PATEL	BALASAHEB SHANKARRAO HINGURAO ATTORNEY TO FATEHSINH GAEKWAD,	MR PARTHIV B SHAH
454	SA/166/1987	07/04/2011	BALASINOR NAGR PANCHAYAT,	NOTICE NOT RECD BACK,MR IQBAL M MALIK	PRAJAPTI SHANKARBHAI KODARBHAI,PRAJAPATI ISHWARBHAI KODARBHAI,PRAJAPATI BHIKHABHAI KODARBHAI	RULE SERVED,MR ANIL S DAVE,MR NIRAV C THAKKAR,MR KAMEN N SHUKLA
455	SA/170/1987	08/03/2012	EDUCATION OFFICER,	MR DD VYAS	URMILABEN BALKRISHNA THANKI,STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	NOTICE SERVED,(MR BD KARIA)
456	SA/172/1987	12/04/2009	BHATIYA PREMANAND JERAM,	(MR MD PANDYA)	AMRITLAL RAMDAS POMAL,VINODKUMAR NAROTTAMDAS SAMPAT,NAVINKUMAR NAROTTAMDAS SAMPAT	(MR PV HATHI),(MR YS MANKAD)
457	SA/174/1987	27/06/2012	VISANJI MULJI,PERMILABEN W/O.VISANJI MULJI,RAMESHCHANDRA VISANJI,PRATAPRAI ALIAS PRAMODCHANDRA VISANJI,MAHENDRA VISANJI,KUMUD VISANJI,ARUNA VISANJI,MINOR NILA VISANJI, THROUGH GUARDIAN PARMILABEN VISANJI,MINOR USHA VISANJI, THROUGH GUARDIAN PERMILABEN VISANJI,HIRA ALIAS DINA VISANJI	MR MEHUL S SHAH,(MR SURESHM SHAH)	TRAMBAKLAL MOTILAL,	(MR JR NANAVATI)
458	SA/175/1987	30/06/2011	MATHURBHAI CHHAGANBHAI PATEL,	MR ASHWIN H ACHARYA	HEIRS OF MANIBEN @ ZUBEDA W/O RASULKHAN NAMDARKHAN PATHAN,KHATIJABEN D/O MANIBEN PATHAN,LR OF JATUNBEN D/O MANIBEN Z. D/D DURING THE PENDENCY APPEAL,MUMTAZ FAKIR MAHOMED,BISMILLA FAKIR MOHMAD,SAHARA FAKIR MOHMED,FIROZKHAN FAKIR MOHMED,AYUB FAKIR MOHMED,FAKIR MOHMED MASIDKHAN,VITHALBHAI SOMABHAI PANCHAL	,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR PM RAVAL)
459	SA/181/1987	01/07/2013	GUJ STATE ROAD TRANSPORT CORPN,DEPOT MANAGER	MR MITUL K SHELAT	MALDE RANMAL,	RULE SERVED
460	SA/192/1987	03/06/2009	SOLANKI GANDABAHI SAVABAHI,	UNSERVED EXPIRED (N)	HEIRS OF SOLANKI ASHABHAI JAGABAHI,SOLANKI MAGANBAHI ASHABHAI,HERIS OF DECEASED BABUBAHI ASHABAHIDETHALI,TAL MATAR,SOLANKI NANDABEN ASHABHAI,BAI MANI WD/O BABUBHAI A,SOLANKI BHIKHABAHI BABUBHAI,SOLANKI NATHUBHAI BABUBHAI,SOLANKI JASHIBEN BABUBHAI,HEIRS OF SOLANKI SOTHABHAI JAGABHAI,SOLANKI RAVJIBHAI SOTHABHAI,SOLANKI HARIBHAI SOTHABHAI,SOLANKI POPATBHAI SOTHABHAI,SOLANKI GOVINDBHAI SOTHABHAI,SOLANKI PUNAMBHAI SOTHABHAI,SOLANKI DESAIBHAI JAGABHAI,HEIRS OF GOPALBHAI SHANBHAI,BAI ARAM WD/O GOPALBHAI SHANABHAI,BALUBHAI GOPALBHAI,BACHUBHAI GOPALBHAI,SAMUBEN D/O LAKHABHAI SOMABHAI	,NOTICE SERVED,RULE SERVED,MR HM PARIKH
461	SA/196/1987	26/10/2010	CHANDRAKANT KANTILAL MEHTA,PRIYAVADAN JASHVANTLAL BHATT	(MR BHARAT J SHELAT)	SURAT MUNICIPAL CORPORATION,	MR PRANAV G DESAI
462	SA/198/1987	23/06/2011	HEIRS OF DECEASED CHAUDHARY VALA MOGHA,CHAUDHARY DALSANG VALA,CHAUDHARY MANSANG VALA,BAI JIVAT D/O.VALA MOGHA,&W/O.CHAUDHARY VELJI DEVJI,CHAUDHARY BHURAJI BHARTHAJI HEIR OF BHARTHAJI M CHAVDA,BAI DEVUBHA WD/O.CHAVDA TAKHAJI KALUJI	MR RC JANI	HEIRS OF DECEASED CHAVDA BHARTHAJI KALUJI,CHAVDA DAPUJI BHARTHAJI,CHAVDA RAMAJI BHARTHAJI,MINOR CHAVDA VIKARJI MANUJI THR'GUARDIAN SHANTA M CHAVDA,SHANTA BHAVANJI HAMIRJI,CHAVDA BHAVANJI HAMIRJI	RULE SERVED,MR MC BHATT

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463	SA/206/1987	15/06/2011	PATHAN ISUBKHAN SUJATKHAN,PATHAN SIKANDARKHAN KASAMKHAN,ATEBIBI WD/O.KESHARKHAN JORAVARKHAN,PATHAN MOHAMMADKHAN KESHARKHAN,MADINABIBI KESHARKHAN PATHAN,BESIRANBIBI KESHARKHAN PATHAN	(MR A J PATEL)	JETUNBIBI D/O NIVASKHAN KHASABKHAN,KARIMKHAN NIVASKHAN PATHAN,PATHAN BISMILLAKHAN NIVASKHAN,FARIDKHAN NIVASKHAN PATHAN,SITABKHAN NIVASKHAN PATHAN,ANVARKHAN NIVASKHAN PATHAN,PATHAN SARFKHAN KHASABKHAN,PATHAN MOHAMADKHAN KHASABKHAN SINCE DECD. THROUGH HIS HEIRS:	RULE SERVED,MR DF AMIN
464	SA/209/1987	09/03/2010	BAROT MOTILAL RAVJIBHAI,BAROT BABULAL RAVJIBHAI	MR PM THAKKAR	ZALA MANUBHAI VARSAJI,DHRANGADHRA MUNICIPALITY	ABATED,RULE SERVED
465	SA/212/1987	24/11/2010	BARODA MUNICIPAL CORPORATION,CITY ENGINEER (BUILDINGS),EXECUTIVE ENGINEER(BUILDINGS)	MR PRANAV G DESAI	NEW STAR WOOD WORKS,	NOTICE UNSERVED
466	SA/221/1987	18/06/2012	BHANAT RUPAJIBHAI GALAJIBHAI,	MS ANUJA S NANAVATI	BHANAT PITTARBHAI GALAJIBHAI,BHANAT ZAKHIBHAI GALAJIBHAI,BHANAT GALAJIBHAI RAMABHAI,SOMIBEN WD/O GALAJIBHAI RAMABHAI ABATED CT.ORD.8/4/11,JAMNABEN GALAJIBHAI ABATED CT.ORD.DT.8/4/11,LILABEN GALAJIBHAI ABATED CT.ORD.DT.8/4/11,HIRABEN GALAJIBHAI ABATED CT.ORD.DT.8/4/11,SARABEN GALAJIBHAI,LALIBEN GALAJIBHAI ABATED CT.ORD.DT.8/4/11,DAYABEN GALAJIBHAI ABATED CT.ORD.DT.8/4/11,NAIOMIBEN GALAJIBHAI,LALITABEN GALAJIBHAI	,ABATED,RULE SERVED,MR NK MAJMUDAR
467	SA/224/1987	20/06/2012	MAVJIBHAI HIRABHAI VANIA,	MR YM THAKKAR	GUJARAT STATE ROAD TRASNPORT CORPORATION,COMPETENT AUTHORITY DIV TRAFFIC OFFICER(JAMNAGAR)	RULE SERVED BY DS,MR KN RAVAL,MR HARDIK C RAWAL
468	SA/230/1987	24/12/2010	MOHANBHAI MAGANBHAI PATEL,	(MR JD AJMERA)	HIRABHAI JETHABHAI PATEL,	NOTICE SERVED
469	SA/233/1987	16/09/2010	DEVKARAN NANJIBHAI KAKKAD,	MR JJ YAJNIK	ABDUL HUSEIN ALIBHAI MAVTAR,AHMED HUSEIN SIKKANDAR MIYA,SAIYED SHERKHATIB MAULANA MADANMIYA,MOHMAD FARUKMIYA,MOHMAD AMINMIYA	NOTICE SERVED,NOTICE UNSERVED,MR ARUN H MEHTA
470	SA/235/1987	13/09/2010	HEIRS OF SIDDI MANIABAI ABDULAJAKA,SIDDI RAMJU KASAM,SIDDI NOORMOHMED KASAMA	MR AR THACKER	HIRJIBHAI JEMUBHAI,TEJUMA JEMUBHAI CHAUHAN,MOHANLAL JEMMUBHAI CHAUHAN,KAMLABEN W/O. MANISHANKER GULABSHANKER,JAYANTILAL MANISHANKER,BHUJANGILAL MANISHANKER,MANHARLAL MANISHANKER	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
471	SA/2/1988	24/02/2011	RAMA AGENCY, PROP.GYAN H S SACHDEV,	MS VASUBEN P SHAH	JASMIN SADI CENTRE,NANDLAL JADAVJI THAKKAR,GOKALDAS KRUSHNADAS ADHIA	NOTICE UNSERVED,UNSERVED EXPIRED (N)
472	SA/3/1988	25/02/2011	KOLI PATEL THAKERSIBHAI KESARBHAI,	(MR PV HATHI)	PRABHUDAS CHUNILAL SHAH,	NOTICE SERVED
473	SA/20/1988	20/06/2011	VIRENDRA RAJ MATHUR JADHAV,	NOTICE SERVED	Blank Name,	
474	SA/21/1988	05/04/2011	VIJAYSINH JIVANSINH JHALA,	MR PM THAKKAR	RAVISHANKER SHIVSHANKER PANDIT,	
475	SA/22/1988	05/04/2011	ZALA VIJAYSINH JIVANSINH,	MR PM THAKKAR	RAVISHANKAR SHIVSHANKAR PANDIT,VISHNUBHAI R PANDIT,MADHUSUDAN R PANDIT,RAGHUBHAI R PANDIT,GHANSHYAM R PANDIT,MALTIBEN R PANDIT,NITIBEN R PANDIT	
476	SA/23/1988	21/08/2009	NARENDRA BHAGWANDAS JARIWALA,	MR ARUN H MEHTA	MANAHARLAL JAMIATRAM,BHAGWANDAS BHUKHANDAS JARIWALA,KAUSHIK BHAGWANDAS JARIWALA,JASHWANTIBEN BHAGWANDAS	(MR SB VAKIL)
477	SA/24/1988	21/08/2009	NARENDRA BHAGWANDAS JARIWALA,	MR ARUN H MEHTA	RAJANIKANT JAMIATRAM,BHAGWANDAS BHUKHANDAS JARIWALA,KAUSHIK BHAGWANDAS JARIWALA,JASHWANTIBEN BHAGWANDAS	NOTICE SERVED,(MR SB VAKIL)
478	SA/42/1988	17/07/2009	SHAIKH ANVARALI ABBASALI,	MR MB FAROOQUI	VIJAPUR NAGAR PANCHAYAT,	NOTICE UNSERVED
479	SA/43/1988	03/06/2009	AMIN JAYANTIBHAI CHIMANBHAI,AMIN KANTIBHAI MANIBHAI	NOTICE SERVED,NOTICE UNSERVED	AMIN HASMUKHBHAI MANIBHAI,AMIN MANIBHAI KASHIBHAI DECEASED THROUGH HEIRS,PRABHAVATIBEN MANIBHAI,RANJANBEN MANIBHAI,AMIN PADMAKANT MAHIJIBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED

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480	SA/44/1988	18/06/2010	SANSI SHANKAR BHURA DECD.THR. LEGAL HEIRS.CA.10193/05.(1.11.,NANDABEN D/O SHANKER BHURA,SAMPAT W/O.SHANKAR BHURA	(MR RN SHAH)	HIRALAL & CO.,PATIDHAR NAGJI BHIMJI DECD. THROUGH HIS HEIRS.,KISHANCHAND MAGANLAL CHELANI,BABUBHAI KEVALRAM GASWANI,JETHABHAI KEVALRAM GASWANI,KEVELRAM CHELANI GOSWAMI	,NOTICE SERVED,DELETED,MR GUNVANT R THAKAR
481	SA/51/1988	05/04/2011	MADHAVLAL JOITARAM RAVAL,	UNSERVED EXPIRED (N)	KHEDBRAHMA GRAM PANCHAYAT,	MR DR BHATT
482	SA/53/1988	04/05/2011	NARSINH BHAGWANSINH CHAUHAN,	MR DR BHATT	URMILABEN MAGANSINH THAKORE,MAGANSINH UMEDSINH THAKORE	MR RC JANI
483	SA/57/1988	21/07/2011	ANJANA GHEMAR RAGHJI,ANJANA RAMJI RAGHJI	MR SUNIL K SHAH	ANJANA MANJI HEMRAJ DECD.THRO HEIRS,GHEMARBHAI MANJI,DALJIBHAI MANJI,SHAMJIBHAI MANJIBHAI -SON,SONIBEN MANJIBHAI -DAUGHTER	
484	SA/61/1988	13/06/2011	HASMUKHLALMOHANLAL PAPAIYA,NAVINCHANDRA MOHANLAL PAPAIYA	MR SH SANJANWALA	NAYANBALA NAVALCHAND SUTARIA,NAVALCHAND RAMNIKLAL	NOTICE SERVED,(MR KI SHAH)
485	SA/63/1988	24/03/2011	PATEL JAYANTILAL MADHAVJI,	MR AN PATEL	PATEL BHIKHABHAI KALABHAI,	NOTICE SERVED
486	SA/73/1988	03/01/2011	KHOJA SHIRINBAI MUSA,	(MR YS MANKAD)	MEMON LATIF MAMAD,	RULE SERVED
487	SA/77/1988	09/11/2009	HEIRS OF KESHAVLAL DESAIBHAI PATEL,HIRABEN WIDOW OF KESHAVLAL,SOMABHAI K PATEL,SAVITABEN D/O.DECEASED.,MANIBEN ISHWARBHAI PATEL,CHANDABEN M PATEL,SUSHILABEN S PATEL,MANJULABEN A PATEL,GANGABEN WIDOW OF SOMABHAI K. PATEL,JITENDRA SOMABHAI PATEL,KUNJLATABEN SOMABHAI PATEL,NEETABEN SOMABHAI PATEL,SADHANABEN SOMABHAI PATEL	(MR A J PATEL)	SPECIAL LAND ACQUISITION OFFICER,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MRS KETTY A MEHTA,(MR YF MEHTA)
488	SA/83/1988	25/06/2012	GUJARAT ELECTRICITY BOARD,SUPERINTENDENDING ENGINEER	(MR MD PANDYA)	SHITALGIRI HANSGIRI GOSAI,	MR DM MEDH
489	SA/84/1988	05/04/2011	DHIRUBHAI MANIBHAI DESAI,	MS VASUBEN P SHAH	BHANUMATI AMRUTLAL DESAI,THAKORBHAI MANIBHAI DESAI,MOHANBHAI MAKANBHAI PATEL,GUNVANTBHAI CHHOTUBHAI PATEL,DEVIBEN CHHOTUBHAI PATEL,MANCHHUBHAI DAHYABHAI,SURAT MUNICIPAL CORPORATION,STATE OF GUJARAT,COLLECTOR OF SURAT DISTRICT,SURAT JILLA PANCHAYAT	NOTICE SERVED,UNSERVED EXPIRED (N),MR PRASHANT G DESAI
490	SA/86/1988	18/02/2011	RABARI CHEHRA KHODA DIED,RABARI DANA CHEHRA DIED THROUGH HEIRS,SHANTABEN WD/O DANA CHEHRA,ARJAN DANA,GITA D/O DANA CHERA,JASHI D/O DANA CHEHRA,RABARI KURSHI CHEHRA	NOTICE NOT RECD BACK,NOTICE SERVED,(MR SK JHAVERI)	RABARI AMARBEN D/O JALA DEVRAJ,RABARI KRUSHI MANA,RABARI MAFA MANA,RABARI VEERA JESANG,RABARI DANA RUPA,BAI SHANTA D/O RAIMAL KHODA	NOTICE SERVED
491	SA/90/1988	21/04/2016	THAKARDA SOMAJI VAGHAJI,THAKARDA DHURAJI DHARAJI,THAKARDA MOTIJI NATHAJI SINCE DECEASED THROUGH HEIRS,GANGABEN MOTIJI NATHAJI WIDOW OF MOTIJI NATHAJI,RANCHHODJI MOTIJI SON OF MOTIJI NATHAJI,RAJUJI MOTIJI SON OF MOTIJI NATHAJI,LILABEN MOTIJI D/O.MOTIJI NATHAJI,THAKARDA BHIKHAJI RAMAJI,THAKARDA SAMARATJI KACHARAJI,THAKARDA BHEMAJI UMEDJI,THAKARDA SURSHANGJI RAJAJI,KESHAJI SARDARJI VAHIVATKARTA OF UHF OF SARDARJI KHODAJI,GUMANJI KUVARJI VAHIVATKARTA OF UHF OF THAKARDA KUVARJI BABUJI,MUSTAK ALLMUDDIN,RABARI CHEHARBHAI JETHABHAI,RABARI ODHAR VERSI	MR.D K.PUJ,MR ANKIT SHAH	UNION OF INDIA,THAKOR FULAJI OKHAJI -DECEASED,SARDARJI FULAJI THAKORE,KAPURJI FULAJI THAKORE,SOMAJI FULAJI THAKORE,MANGAJI FULAJI THAKORE,RAMESHJI FULAJI THAKORE,STATE OF GUJARAT	,GOVERNMENT PLEADER,UNSERVED EXPIRED (N),MR KM PARIKH
492	SA/91/1988	04/01/2011	BAI AMUBIBI W/O YAKUBKHAN USMANKHAN,YAKUBKHAN USMANKHAN	(MR SK BUKHARI)	BISMILKHAN USMANKHAN (SINCE DECEASED),DALELKHAN USMANKHAN,KERUNNISA USMANKHAN SINCE DECD.THRO HER HEIRS	,MS S J SHEIKH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
493	SA/93/1988	15/07/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	PANCHAL VITHATHALBHAI JIVRAMBHAI,	UNSERVED EXPIRED (N)
494	SA/95/1988	19/07/2011	RAJKOT MUNICIPAL CORPORATION,	MR AK CLERK	M N MAKWANA,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR DHARMESH V SHAH
495	SA/100/1988	28/04/2011	RUKSHAMANIBEN WD/O GULABCHAND BHAGWANJI,	(MR SURESHM SHAH)	HEIRS OF MISRIMAL RAMLAL SONI,BAI BHURIBEN RADHKISHAN,GIRSHCHANDRA MISRIMALJI SONI,KOKILABEN MISRIMALJI,NAGINLAL MISRIMAL SONI,HASMUKHLAL MISRIMAL SONI,SHYAMSUNDAR MISRIMAL SONI	MR SN SHELAT
496	SA/101/1988	25/06/2012	HEIRS OF KANTILAL MOHANLAL PANDYA,URMILABEN KANTILAL,SURESHKUMAR KANTILAL,BHASKAR KANTILAL,VIJAY KANTILAL,M K PANDYA,SAROJBEN KANTILAL PANDYA,BHAGVATIBEN HARSHADRAI,SAVITABEN LABHSHANKER PANDYA,SAMJUBEN MOHANLAL PANDYA	MR MEHUL S SHAH,(MR SURESHM SHAH),	HEIRS OF CHIMANLAL GIRDHARLAL,HASUBEN C PANDYA,BIPINCHANDRA C PANDYA,ARVINDKUMAR C PANDYA,ASHWIN C PANDYA,GHANSHYAM C PANDYA,BHARWAD HAMIR KUKA	,(MR PV HATHI)
497	SA/115/1988	24/03/2011	MODERN TRADING CO.,,	(MR GN SHAH)	PARSHOTTAMDAS TRIBHOVNDAS MISTRY,KANTABEN PARSHOTTAMDAS MISTRY,DINESHKUMAR PARSHOTTAMDAS MISTRY,HARESHBHAI PARSHOTTAMDAS MISTRY,BHANUBEN PRAVINCHANDRA GAJJAR,SAROJBEN PRAKASHCHANDRA GAJJAR	
498	SA/116/1988	26/08/2009	MAHIPATRAV HANUMANT RAV,	NOTICE SERVED	BHIKHIBEN DOLATRAM,	UNSERVED EXPIRED (N)
499	SA/121/1988	05/05/2011	MEMON LATIFF MAMAD,	MR CH VORA	KHOJA SHRINBAI MOOSA,	(MR YS MANKAD)
500	SA/122/1988	27/06/2012	NANDUBEN W/O KESARISINH SAJENSINH MAHIDA,DOLATSINH SAHEBSINH MAHIDA	(MR A J PATEL)	CHANDRASINGH SAHABSINH MAHIDA,SAJANBEN D/O KESHRISINH SAHE- SINH,KANAKBA D/O KESHRISINH SAHESINH,NATHUBEN SD/O CHHABRASINH SAHEBSINH,JANAKBEN D/O CHHATRASINH SAHEBSINH,VEJUBHAI LALUBHAI ZALA,DASHRATHSINH CHHATRASINH MAHIDA,MOTISINH CHHATRASINH MAHIDA,DILIPSINH CHHATRASINH MAHIDA,JASHVANTSINH CHHATRASINH MAHIDA,KISHORSINH CHHATRASINH MAHIDA,DOLATSINH SAHABSINH MAHIDA,GAJRABEN D/O SAHEBSINH JALAMSING	SERVED BY AFFIX(N),ABATED,RULE SERVED
501	SA/130/1988	04/12/2013	PARBATBHAI MOHANBHAI,	(MR PV HATHI)	KANJIBHAI JERAMBHAI DECD.,BALUBHAI KANJIBHAI RUDANI,KHODABHAI KANJIBHAI RUDANI,BABUBHAI KANJIOBHAI RUDANI,VELJIBHAI KANJIBHAI RUDANI,HEIRS OF MOHANBHAI DAHYABHAI,BALUBHAI MOHANBHAI DEL.CT.ORD.DT.19/12/2011,GOVINDBHAI MOHANBHAI,KANTILAL MOHANBHAI	,NOTICE SERVED,DELETED
502	SA/136/1988	25/08/2011	MARIAMBIBI W/O. MOHMAD YUSUF MOHMAD HUSAIN,ABDUL RASHID MOHMAD YUSUF SINCE DECD.THROUGH HIS HEIRS:,JAMEELABIBI MOHAMMAD RASHID, MAJOR,SHAHEENABANU MOHMMAD RASHID, AGED 28 YEARS.,RABINABANU MOHAMMAD RASHID, AGED 24 YEARS.,YASIFBANU MOHAMMAD RASID, AGED 20 YEARS.,DILSHADBANU MOHAMMAD RASID, AGED 16 YEARS.,MOHAMMAD RIAZ MOHAMMAD RASID, AGED 14 YEARS.,SHAHNAWAJ MOHAMMAD RASHID, AGED 12 YEARS.,GULAM NABI MOHOMAD YUSUF,MEHRAJBIBI MOHOMAD YUSUF,FARIDABIBI MOHOMAD YUSUF	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N)	KADRMIYA MIYA MOHOMED .,	MR NK MAJMUDAR,MR SP MAJMUDAR

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503	SA/138/1988	08/06/2012	SHAH MANILAL DAHYABHAI,	(MR SURESHM SHAH)	PATEL GANDABHAI ALIAS AMRUTLALISWARLAL,PATEL KESHAVLAL HIRALAL,PATEL RAMBHAI BECHARDAS,PATEL HARGOVAN RAICHAND,PATEL BHIKHABHAI AMRATBHAI,PATEL VISHNUBHAI MANGALDAS,PATEL MANGALBHAI RANCHHODBHAI,PATEL TRIBHOVANBHAI MAGANDAS	DELETED,SERVED BY AFFIX. (R),MR RC JANI
504	SA/139/1988	25/04/2011	HEIRS OF DUDHIBEN WD/O. SHAH CHUNILAL CHHAGANLAL,RAMANLAL CHUNILAL SHAH,ARVINDKUMAR CHUNILAL SHAH,BIPINCHANDRA CHUNILAL SHAH,SURESHKUMAR CHUNILAL SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHAH DHIRAJLAL CHUNILAL,MEHTA KANAKBHAI JIVRAJBHAI	RULE UNSERVED,(MR VC DESAI)
505	SA/148/1988	20/06/2011	HUMLI D/O.BHIL BHAVLA TERSING,BODLI D/O.BHIL BHAVLA TERSING,BHIL MANJI RAMA MENDRA	(MR RN SHAH)	BHIL JAVSING RAMA MENDA,BHIL BIJIYA RAMA MENDA	UNSERVED EXPIRED (N)
506	SA/149/1988	17/09/2009	GUJARAT AGRICULTURAL UNIVERSITY,CAMPUS DIRECTOR	MR SN SHELAT	RAMNIKLAL HIRJI UMARADIYA,	NOTICE SERVED
507	SA/150/1988	21/07/2011	GUJARAT AGRICULTURAL UNIVERSITY THROUGH ITS REGISTRAR,THE CAMPUS DIRECTOR	MR SN SHELAT	HARENDRA NAVALSHANKER VYAS,	RULE SERVED
508	SA/153/1988	28/03/2011	MADRESAI MOHMADI TALIMULLA,	(MR YS MANKAD)	YOGESH J ANJARIA,	MR AVINASH K MANKAD
509	SA/155/1988	25/06/2012	SINDHI JETHANAND KUNDANLAL,	MS SUDHA R GANGWAR	PARIKH RAMLAL GOVINDLAL,	MR NITIN N PANDYA
510	SA/159/1988	22/02/2011	SHRIMAD YASHOVIJAYJI JAIN SANSKRIT PATHSHALA AND,SHETH SHRENIKBHAI KASTURBHAI,SHETH RAMANLAL VAJECHAND SHAH,SHETH CHANDRAKANT JIVATLAL,SHROFF RAMANLAL DALSUKHBHAI,SHAH JETHALAL CHUNILAL,KALYANBHAI P FADIA,MEHTA BABULAL JESANGLAL	NOTICE SERVED,UNSERVED EXPIRED (N)	BAROT CHIMANLAL NANALAL AND CO,BAROT BABULAL NANALAL,BAI NARMADA CHIMANLAL NANALAL	UNSERVED EXPIRED (N),MR MEHUL SHARAD SHAH
511	SA/161/1988	05/04/2011	GOVIND MAVJI GORSHIYA,	NOTICE SERVED	NATIONAL INSURANCE CO.LTD.,REGIONAL MANAGER,DIVISIONAL MANAGER	NOTICE SERVED,SERVED BY RPAD (N),(MR YS MANKAD)
512	SA/164/1988	27/06/2016	GORDHANDAS G. TAMAKUWALA,SHASHIKANT ALIAS JASHWANTLAL HARILAL	MR DC DAVE,(MR BHARAT J SHELAT)	SUMANLAL @ NATWARLAL HARILAL,RAMANLAL GORDHANDAS,SAVITABEN WD/O HARILAL GORDHANDAS,JAYSUKHLAL HARILAL,KANTILAL ALIAS CHANDRAKANT HARILAL,SUSHILABEN CHANDRAKANT,RANJANABEN RAMESHBHAI BHAIDAS,REKHABEN ARVINDLAL LINESWALA	,MR HM PARIKH
513	SA/169/1988	28/06/2010	BHANJIBHAI HARJIBHAI BHANUSALI,	(MR VC DESAI)	JAYDEVBHAI ISHWARLAL BAROT,	MS VASUBEN P SHAH
514	SA/170/1988	02/10/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT	MEGHJI NAGJI,	MR PK SHUKLA
515	SA/176/1988	23/09/2015	GOPALSINH MALJI DABHI,	APPEARANCE DELETED	PARSHOTTAMBHAI VALABHAI PATEL,	UNSERVED EXPIRED (N)
516	SA/177/1988	24/09/2010	SIKANDAR ABDULRAHEMAN MANSURI,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,	GOVERNMENT PLEADER
517	SA/178/1988	27/09/2010	ABDULMAJID ABDULRAHEMAN MANSURI,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,	NOTICE SERVED
518	SA/189/1988	24/09/2010	DAMYANTIBEN W/O.SURESHCHANDRA CHANDULAL,	NOTICE UNSERVED	SURAT MUNICIPAL CORPORATION,MANGUBEN WD/O.KALUBHAI NARANBHAI	NOTICE SERVED,MR PARESH M DAVE,MR KAUSHAL D PANDYA
519	SA/194/1988	22/07/2011	JASHVATSINH MOTISINH PARMAR,HEIR OF VITTHALSINH RAMSINH,BAI BAJA RAMSINH LAXMANSINH,HEIR OF MOTISINH LAXMANSINH,BHARATSINH MOTISINH,REVABEN BHARATSINH,NILESH BHARATSINH,HIRAL BHARATSINH,SHITAL BHARATSINH,BAI BAJA RAMSINH LAXMAN,BAI SURIJ MOTISINH LAXMANSINH	(MR PM VYAS),MRS SV MAKWANA	AMARSINH HIMATSINH PARMAR DECEASED THROUGH HIS HEIRS,RAJENDRASINH AMARSINH PARMAR,PRAVINSINH AMARSINH PARMAR,SURENDRASINH AMARSINH PARMAR,SHANTABEN WD/O AMARSINH HIMMATSINH PARMAR	MR HARIN P RAVAL,(MR PM VYAS)

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520	SA/198/1988	07/10/2012	MOHMAD HANIF GULAM MOHMAD,ABBASHUSEIN GULAMMOHMADI SERASIA	(MR SK BUKHARI)	MOHMADKASIM ALIBHAI,SABERABIBI W/O.MOHMAD KASIM ALIBHAI,ABDUL HAMID ALIBHAI,BIBIBEN W/O.ABDUL HAMID ALIBHAI,MINOR SHABANABANU ABDULHAMID THROUGH ABDUL HAMID ALIBHAI,MINOR ABDULKADIR ABDULHAMID THROUGH ABDUL HAMID ALIBHAI,HAJARABIBI ALIBHAI	ABATED,MS VASUBEN P SHAH,MR LR PATHAN,MR MOHD.HANIF SHAIKH
521	SA/208/1988	07/02/2012	RATHOD NIKUBHAI KESHAVLAL ADMINISTRATOR OF RATHOD KESHAV,	(MR SURESHM SHAH)	GUJARAT VIDYUT BOARD,	(MR MD PANDYA)
522	SA/214/1988	15/02/2011	M/S. NITIN & CO. PARTNERSHIP FIRM THRO',	MR BHUSHAN B OZA	BHUJ CENTRAL COOPERATIVE CONSUMERS STORES LTD.,	
523	SA/224/1988	02/07/2013	DAHYABHAI CHHITABHAI PATEL,	MR JAYESH M PATEL	CHIMANLAL MANILALK GAJJAR DECEASED THROUGH HEIRS,LILAVATI WD/O CHIMANLAL MANILAL GAJJAR,INDRAVADAN CHIMANLAL GAJJAR,ANILKUMAR CHIMANLAL GAJJAR,NAINABEN ASHOKKUMAR SHAH D/O CHIMANLAL MANILAL GAJJAR	,(MR RN SHAH)
524	SA/228/1988	03/09/2011	VAKTABHAI NATHABHAI PATEL,PATEL FALJIBHAI NATHABHAI,PATEL DEVABHAI NATHABHAI	(MR A J PATEL)	PATEL DEVJIBHAI PUNJABHAI,	NOTICE SERVED
525	SA/230/1988	24/06/2011	VAGHARI UKABHAI SOMABHAI,PURIBEN WD/O UKABHAI.S.VAGHARI,MADHUBEN D/O UKABHIA.S.VAGHARI,LILABEN D/O UKABHAI.S.VAGHARI,PRAHLADBHAI S/O UKABHAI.S. VAGHARI,RAJUBHAI S/O UKABHAI .S. VAGHARI,BHARATBHAI S/O UKABHAI .S. VAGHARI	DELETED,(MRS DT SHAH)	HEIRS OF PATEL RAICHAND DOSABHAI,PATEL SOMABHAI RAICHANDDAS,RANCHHODBHAI RAICHANDDAS,PATEL LALABHAI RAICHANDDAS,JIVIBEN RAICHANDDAS,HIRABEN RAICHANDDAS,SHAKARIBEN RAICHANDDAS	,(MR PN BAVISHI)
526	SA/231/1988	07/08/2010	RABARI KARSAN RABHA,	(MR RN SHAH)	THAKOR KANAJI SONEJI LEGAL HEIR & REP.OF DECD.RESP.,THAKOR CHELAJI SONEJI LEGAL HEIR & REP. OF DECD.,AMBABEN SONEJI LEGAL HEIR & REP. OF DECD.,SEJUBEN SONEJI (SINCE DECEASED),THAKOR VAGHAJI SONEJI	,NOTICE SERVED,MR CH VORA
527	SA/232/1988	03/11/2011	MUKUNDBHAI SALIYABHAI,	MR YN OZA,MRS SONAL VASAVADA	BAI PARVATI WD/O BABUBHAI SALIYABHAI,BAI MANGI D/O BABUBHAI SALIYABHAI,BAI GANGABEN D/O BABUBHAI SALIYABHAI,BAI SHARDABEN D/O BABUBHAI SALIYABHAI	NOTICE SERVED,MR NILESH A PANDYA
528	SA/234/1988	01/11/2017	BRIJLAL ATMARAM SINCE DECD. THRO HIS HEIRS,JASHWANTIBEN BRIJLAL RANA,HARSHADKUMAR BRIJLAL RANA,KISHOREBHAI BRIJLAL RANA,LATABEN BRIJLAL RANA,BHARATBHAI BRIJLAL RANA	,NOTICE SERVED,MR SP MAJMUDAR	SOMABHAI ATMARAM,HEIRS OF BAI KANKU 2/1 TO 2/6.,SOMABHAI ATMARAM,JAGVIJAN ATMARAM ,DECEASED THROUGH HEIRS 2/2A TO 2/2F,GODAVARIBEN D/O ATMARAM BRIJLAL,SOMIBEN D/O ATMARAM BRIJLAL,DAHIBEN D/O ATMARAM BRIJLAL,MANGIBEN D/O ATMARAM BRIJLAL,KUSUMBEN WIDOW OF JAGJIVANDAS ATMARAM,MINOR SAILESHKUMAR JAGJIVANDAS,MINOR ROHIT JAGJIVANDAS,MINOR NILESHKUMAR JAGJIVANDAW,MINOR SUDHABEN JAGJIVANDAS,MINOR SILPABEN JAGJIVANDAS,JAGJIVAN ATMARAM,DECEASED THROUGH HIERS 3/A TO 3/F,KUSUMBEN WIDOW OF JAGJIVAN ATMARAM,MINOR SAILESHKUMAR JAGJIVANDAS,MINOR ROHIT JAGJIVANDAS,MINOR NILESHKUMAR JAGJIVANDAS,MINOR SUDHABEN JAGJIVANDAS,MINOR SILPABEN JAGJIVANDAS	,NOTICE SERVED,MR AMIT V THAKKAR
529	SA/235/1988	04/01/2011	RUDA PALA HARIJAN,	(MR CL SONI)	JADAV JERAM PATEL,	MR HA RAICHURA
530	SA/237/1988	16/07/2010	BAI KASHI WD/O CHHAGAN RAMA,BABUBHAI KARSANBHAI	(MR RN SHAH)	PARSHOTTAMBHAI DAHYABHAI MISTRI,	(MR SUNIL C PATEL)
531	SA/238/1988	16/07/2010	MOHANBHAI PARSHOTAMBHAI RATHOD,	(MR RN SHAH)	PARSHOTAM DAHYABHAI MISTRY,	(MR SUNIL C PATEL)
532	SA/240/1988	27/06/2012	PARBHUBHAI RAMBHAI PATEL,ZINABHAI RAMBHAI PATEL	MS KJ BRAHMBHATT,MS VASUBEN P SHAH	HEIRS OF KHANDUBHAI S PATEL,DHIRUBHAI KHANDUBHAI PATEL,DINESHBHAI K PATEL,DIPAK K PATEL,MANJULABEN D/O.KHANDUBHAI SOMABHAI PATEL,INDUBEN D/O.KANDUBHAI S PATEL & W/O.THAKORBHAI J K PATEL,SUMANBEN D/O.KHANDUBHAI S PATEL & W/O.ARUNBHAI J PATEL,GODAVARIBEN KHANDUBHAI PATEL,GIRISHBHAI K PATEL,BHARTIBEN MAHESHKUMAR PATEL	,MS PJ DAVAWALA,MS DHARMISHTA RAVAL,MR KN RAVAL

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
533	SA/245/1988	14/08/2018	THAKORDAS GORDHANDAS RESHAMWALA,KISHORLAL BABULAL,JASVANTLAL MOHANLAL,JETHABHAI PARBHUBHAI,BABUBHAI CHITUBHAI	MS VASUBEN P SHAH	VINODCHANDRA RAGHABHAI,BABUBHAI RAGHABHAI	
534	SA/248/1988	27/06/2012	HABIBHAI DAUDBHAI,HANIBHAI SHIVAJIBHAI	MS VASUBEN P SHAH	SURAT MUNICIPAL CORPORATION,	
535	SA/249/1988	27/06/2012	M/S SITARAM & CO. PARTNERSHIP,SHREERAM ROODMAL,LAXMINARYAN ROODMAL,SHRI GHANSHYAM SITARAM,RAMMOHAN SITARAM	MS VASUBEN P SHAH	THE VYASA BANK LTD. REG.OFFICE AT VYARA BANK BUILD,M/S AGARWAL SAREE HOUSE,,SMT.BAGULADEVI BAJARANGLAL JALLAN,,BAJARANGLAL HIRALAL JALLAN	,NOTICE SERVED,DELETED,MR MAULIK BHATT
536	SA/250/1988	05/06/2011	M/A SITARAM SILK MILK M/S. RAMMOHAN BIDAVATKA,SHRI SITARAM ROODMAL,SHRI LAXMINARAYAN ROODMAL,SHRI SHREERAM ROODMAL,SHRI GHANSHYAM SITARAM	MS VASUBEN P SHAH	VYASYA BANK LTD.,B.L.AGRAWAL,BAJARANGLAL HIRALAL JALAN	
537	SA/251/1988	03/12/2009	KANTILAL NANDRAM JOSHI,	(MR PV HATHI)	VALAND JETHALAL KESHA,PATEL MAVJI PUNJA	,MR CH VORA
538	SA/252/1988	22/03/2011	ABUBAKAR AHMED SADEK,RUKAIYABIBI D/O AHMAD GULAM MAHMAD SADEK,,AYISHABIBI, D/O AHMED SADEK,,SARABIBI AHMEDKHAN	(MR NV ANJARIA)	HASIM IBRAHIM MULLA,BAI HAVABIBI D/O. MOHMAD ISHAK,KHIJABIBI D/O. GULAM MAHMAD AHMAD SADEK	RULE SERVED
539	SA/254/1988	15/06/2011	SHAILBALA MOHANLAL PATHAK,	MR NK MAJMUDAR	SHIVSHANKAR CHHAGANLAL PATHAK,BHOGINDRA DALSUKHRAM PATHAK,NARHARIPRASAD NARMADASHANKAR PATHAK,NARNARAYAN NARMADASHANKAR PATHAK,KAILASHBEN AMBALAL VISHNUBHAI PUROHIT	NOTICE SERVED,ABATED,SERVED BY AFFIX. (R),(MR JR NANAVATI)
540	SA/259/1988	05/06/2011	MATHURBHAI CHHAGANBHAI PATEL,	UNSERVED EXPIRED (N)	HEIRS OF MANIBEN ALIAS ZUBEDA W/O.RASULKHAN NANDARKHAN,KHATIJABEN D/O.MANIBEN- ZUBEDABEN RASULKHAN N PATHAN,L R OF JATUNBEN D/O. MANIBEN ZUBEDABEN,MUMTAZ FAKIR MAHOMED,BISMILLA FAKIR MOHMAD,SAHARA FAKIR MOHMAD,FIROZKHAN FAKIR MOHMAD,AIYUB FAKIR MOHMAD,FAKIR MOHMAD MASIDKHAN	,NOTICE SERVED,NOTICE UNSERVED
541	SA/261/1988	24/04/2009	TARAMATI ISHWARLAL,HARSHADRAI ISHWARLAL,BHARTIBEN ISHWARLAL,MINOR JAYESH ISWHARLAL, THR' GUARDIAN TARAMATI ISHWARLAL,MINOR MEENABEN ISHWARLAL, THR'GUARDIAN TARAMATI ISHWARLAL	UNSERVED EXPIRED (N)	BACHUBHAI RAMJI,PRABHUDAS ZAVERCHAND,NAGINDAS ZAVERCHAND,VRAJKUVERBEN ZAVERCHAND	RULE UNSERVED
542	SA/263/1988	02/11/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	NANABHAI NAJABHAI HATHI,	(MR PV HATHI)
543	SA/267/1988	24/06/2011	JETPUR NAGAR PALIKA,	MR RR TRIVEDI	SHANTABEN JETHALAL PARMAR,R A BHATT OR HIS SUCCESSOR	RULE SERVED,(MR MD RANA)
544	SA/268/1988	31/01/2011	SAURASHTRA UNIVERSITY,	(MR JR NANAVATI)	NATVERLAL MANISHANKER THANKI,	(MR AJ SHASTRI)
545	SA/275/1988	26/04/2011	SHANKERBHAI ASHIDAS PATEL,	MR HM PARIKH	PATEL MULJIBHAI BABARBHAI,SHARDABEN WD/O RANCHHODBHAI BHAWANBHAI	RULE SERVED,MR YOGESH S LAKHANI
546	SA/277/1988	28/03/2011	NARENDRAPARASAD BALKRISHNA DAVE,	MR MANOJ N POPAT	GOHEL PRABHATSINH CHANDRASINH,	RULE SERVED
547	SA/279/1988	26/02/2018	HEIRS OF SEPOI KARIMKHAN SAHEBKHAN,	UNSERVED EXPIRED (N),MR RR TRIVEDI,	HEIRS OF NOORBHAI RAHIM B/O. SEPOI MAHMAD RAHIM HASAN KAJI,	,DELETED,MR MEHUL S SHAH, (MR SURESHM SHAH)
548	SA/283/1988	28/07/2011	BHAILALBHAI MAVJIBHAI CHAUHAN,	MR EE SAIYED	LALITABEN D/O. MITHABHAI PUNJA,SURAJBEN D/O MITHABHAI PUNJA,RAMUBHAI KARSHANBHAI,JIVABHAI KARSHANBHAI DELETED.,KHUSHALBHAI KARSHANBHAI	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR NK MAJMUDAR
549	SA/289/1988	22/11/2010	KARSANDAS RATANSHI THACKER,	MR CH VORA	SHAH BHANJI MADAN,SHIVLAL CHETANBHAI, THROUGH ITS PARTNERS,RATILAL SHIVLAL,YOGESHCHANDRA RATILAL	,NOTICE UNSERVED,(MR YS MANKAD)
550	SA/297/1988	23/06/2011	KANTILAL VANMALIDAS MODI,	MR MUKESH H RATHOD	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR SN SHELAT
551	SA/299/1988	20/04/2011	BALKRISHNA CHIMANLAL DALAL,	(MR PJ VYAS)	SURAT MUNICIPAL CORPORATION,COMMISSIONER OF SURAT MUNI.	NOTICE SERVED,MR KAUSHAL D PANDYA
552	SA/302/1988	05/05/2011	RANCHHODBHAI MANILAL PATEL,	MS VASUBEN P SHAH,MS PAURAMI B. SHETH	BAI ALKHIBEN WIFE OF PASHABHAIPATEL,PASHABHAI BHOLIDAS PATEL	MR BHARAT JANI
553	SA/303/1988	05/05/2011	RANCHHODBHAI MANILAL PATEL,	MS PAURAMI B. SHETH	ALKHIBEN D/O NARANDAS MAGANLAL,	NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
554	SA/3/1989	27/06/2012	BAI RAMBA KALA,	MR HA RAICHURA,MRS SAROJ H RAICHURA	PATEL KALALADHA VIRANI,	
555	SA/9/1989	29/10/2012	JAGNATH MARBLE & MOSAIC TILES,	MR MEHUL S SHAH,(MR SURESHM SHAH)	UNION OF INDIA,	MS MEGHA JANI,MR SHANTILAL S SHAH,MR KALPESH N SHASTRI,MS REETA CHANDARANA
556	SA/20/1989	04/07/2011	VELJIBHAI MULJIBHAI PATEL,KARSANBHAI MULJIBHAI PATEL	MR NK MAJMUDAR	JIVRAJBHAI DHANJIBHAI PATEL,	MR DF AMIN
557	SA/24/1989	29/06/2012	RANBAI ABRAMSHA FAKIR,JAMALSHA ABRAMSHA FAKIR,NOORSHA ABRAMSHA FAKIR	MR DM THAKKAR	SULEMAN JAMAL GHANCHI,ADAM IBRAHIM GHANCHI,UMAR ISMAIL GHANCHI,REHMAN VALI KURESHI,DADA MUSA KHALIFA	MR PR NANAVATI,MR JITENDRA M PATEL
558	SA/26/1989	11/04/2015	RATILAL NATHUBHAI PATEL,	(MR BHARAT J SHELAT)	CHANDRAVADAN CHHOTALAL SURATWALA,RANJIT @ RAJNIKANT CHHOTALAL SURATWALA,CHHATRASAL CHHOTALAL PARMAR	
559	SA/29/1989	27/06/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,COMPETENT AUTHORITY	MR HARDIK C RAWAL	GUJRAJPARI M GOSAI,	MR PM THAKKAR
560	SA/41/1989	25/08/2011	DHULABHAI REVABHAI PATEL,LALLUBHAI FAKIRBHAI PATEL THROUGH HIS HEIRS,AMBABEN LALLUBHAI PATEL,MANHARBHAI LALLUBHAI PATEL,PRAVINBHAI LALLUBHAI PATEL,KALIDAS VASANJIBHAI PATEL,BHIKHABHAI VASANJIBHAI PATEL,MANEKBEN BHIKHABHAI PATEL,CHHANABHAI BHIKHABHAI PATEL,CHHAGANBHAI VASANJI PATEL,GOMTIBEN CHHAGANBHAI,RAMANBHAI CHHAGANBHAI,MANIBHAI CHHAGANBHAI,NAGINBHAI CHHAGANBHAI,CHHOTUBHAI VALLABHBHAI PATEL SINCE DECEASED THORUGH HEIRS,AMBABEN CHHOTUBHAI,BALUBHAI CHHOTUBHAI	MRS KETTY A MEHTA	MANGABHAI BHULABHAI,BAIGANGA WIDOW OF MANGABHAI BHULABHAI,BALUBHAI MANGABHAI,VASANBHAI MANGABHAI,PREMABHAI MANGABHAI,BABUBHAI MAGANBHAI	NOTICE SERVED,MR DD VYAS
561	SA/43/1989	20/06/2009	SHAH JAYANTILAL AMRUTLAL,	REFUSED SERVED (N)(10)	SOMPURA CHAMPABEN CHHOTALAL,SOMPURA JAYANTILAL RASIKLAL,JANI KESHAVLAL MOHANLAL,MANGUBEN WD/O.JANI MOHANLAL KHUSHALDAS	MR PRAKASH K JANI
562	SA/46/1989	22/09/2010	BAI HURJI WD/O SULEMAN MALA,SULTANBHAI CHANDBHAI	(MR RA MISHRA)	ISMAILBHAI MUSABHAI VAHORA,MIYAJI SHEKHABHAI,ISABHAI KALABHAI-EXPIRED	MR SV RAJU
563	SA/48/1989	30/07/2012	KHANT BHURABHAI NATHA,	(MR SURESHM SHAH)	PATEL AMBA KESHAV,	MR DM THAKKAR
564	SA/49/1989	20/01/2011	AHMEDABAD POSTAL EMPLOYEES COOPERATIVE HOU.SOC.LTD.,LALJIBHAI P PARMAR	(MR A J PATEL)	M D THAKOR ADMI.SHRI NAVENDU CO.OP.H.S.LT,MANEKLAL SOMNATH PATEL	(MRS MAUNA M BHATT),(MR HV PUJARA),MRS. HIRAL TRIVEDI
565	SA/58/1989	01/08/2013	HEIRS OF UTTAMBHAI HARKISANDAS,JAYANTILAL UTTAMRAM,KANTILAL UTTAMRAM,CHAMPABEN D/O UTTAMRAM W/O RAMESHCHANDRA PASTAGIA,ASUBEN D/O UTTAMRAM W/O JAMIYATRAM GAJJAR,JAGMOHAN UTTAMBHAI	MS KJ BRAHMBHATT	THAKORDAS RANCHHODDAS BHUTWALA,	(MR BHARAT J SHELAT)
566	SA/59/1989	16/07/2012	PASHIMGUJARAT VIJ. CO.LTD.,EXECUTIVE ENGINEER(O & M) PASHIM GUJARAT VIJ.CO.LTD.	(MR MD PANDYA)	JITENDRA DINKERRAY VASAVADA,V D MEHTA,B J PANDYA,K M PUROHIT,M M ABHANI,R I MANKAD,T V PANDYA,R N DHRUV,P I MANKAD,B D DEWANI,C K JOSHI,K M PANDYA,B T GHODA,I S BAROT,P H VYAS,A F PINTO,B J KHAROD	(MR HJ NANAVATI)
567	SA/61/1989	07/02/2012	MANILAL BHOLIDAS PATEL,SABLABHAI KALABHAI PATEL	MR BN RAVAL	GUJARAT ELECTRICITY BOARD,	(MR MD PANDYA)
568	SA/64/1989	28/09/2010	SYEDNA-VA-MAULANA MOHAMMED BURHANUDDIN SAHEB,SHAIKH MOHSINBHAI MULLA ABDULRAHIM HAJOORI	NOTICE SERVED,UNSERVED EXPIRED (N)	NARAYANBHAI JESANGBHAI,	NOTICE SERVED

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569	SA/66/1989	26/12/2012	HEIRS OF NATHUBHAI KALIDAS,KESHAVLAL NATHUBHAI,HIRALAL NATHUBHAI,GORDHANDAS NATHUBHAI,SHASHIKANT NATHUBHAI	MR SN SHELAT,	MADHUBEN BHAGWANDAS,ISHWAR ALIAS KISHOR BHAGWANDAS,MINOR HARSHAD BHAGWANDAS, THR'GUARDIAN MADHUBEN BHAGWANDAS,PRAVINCHANDRA BHAGWANDAS,BHAGWANDAS NATHUBHAI,KANTILAL NATHUBHAI	NOTICE SERVED,(MR BHARAT J SHELAT)
570	SA/69/1989	28/10/2015	AHMADKHAN IMAMKHAN PATHAN,	UNSERVED EXPIRED (N),APPEARANCE DELETED	ABDUL MAJID IMAMKHAN PATHAN DECEASED THROUGH HIS HEIRS,DILAWARKHAN ABDULKHAN PATHAN DECEASED THROUGH HIS HEIR,BIVI @ KHATEJABIVI,HALIMABIBI ATAVLLA BALOCH,AMINABIBI ABDULHAMID SHAIKH,ASHIABANU DILAWARKHAN PATHAN,BABU @ ABDULLAKHAN DILAWARKHANPATHAN,KULSAMBIBI MOHMADSAFI HUSEIN SHAIKH,DECEASED ABDUL HAMID IMAMKHAN PATHAN THROUGH HEIRS,BAI SUGRABIBI W/O. ABDUL HAMIDKHAN,SIDI ABDUL HAMID,DECEASED KARIMABIBI ABDUL HAMID THROUGH HIS HEIRS,BAI ZULEKHA,KASAMKHAN ABDULKHAN PATHAN,MINOR IBRAHIMKHAN ABDULKHAN PATHAN,MINOR IMAMKHAN MALANGKHAN PATHAN,MANSURKHAN MALANGKHAN PATHAN,MUMTAJBIBI MALANGKHAN PATHAN,NOSINBIBI MALANGKHAN PATHAN,BANUBIBI MALANGKHAN PATHAN,MOHAMADKHAN IMAMKHAN PATHAN,NOORBIBI IMAMKHAN PATHAN,DECEASED FATMABIBI IMAMKHAN PATHAN,RASULKHAN MOHAMADKHAN PATHAN,HAMIDABIBI HAMIDKHAN PATHAN,MAHABUBKHAN MOHAMADKHAN PATHAN,AMINABIBI RASID AHMAD SHEIKH KOTHI MAHALLO,BAI BANUBIBI ABDULMAJID ABDUL RAHIM SHEIKH,ABBASKHAN MAHMUDKHAN PATHAN	,MR HARIN P RAVAL
571	SA/70/1989	23/07/2012	MOHMAD KASHIM GULAM RASUL,BAI FATMA WD/O GULAM RASUL NOORMOHMAD,JETUNBIBI D/O GULAM RASUL NOORMOHMAD,AYASHABIBI D/O GULAM RASUL NOORMOHMAD,NASIMBANU D/O GULAM RASUL NOORMOHMAD	MS KJ BRAHMBHATT	PIRMOHMAD NOORMOHMAD,JAMALBIBI GULAM RASUL MOHMAD,SABERABIBI D/O GULAM JAFAR GULAM ALI,SAKINABIBI GULAM HAIDER GULAM RASUL,GULAM JAFAR GULAM ALI	(MR SK BUKHARI)
572	SA/79/1989	04/04/2013	ISMAIL ABDUL RAHIM DECEASED THROUGH HIS HEIRS,IBRAHIM ISMAIL BHARUCHI,MOHAMED HUSAIN ISMAIL BHARUCHI,HAFASA D/O.ISMAIL ABDUL RAHIM BHARUCHI W/O.ISMAIL ABDUL RAHI,NAJEMA D/O. ISMAIL ABDUL RAHIMBHARUCHI W/O.MUSTAQ AHMED RAJA	MRS KETTY A MEHTA	RUKAIYABIBI WD/O.GULAM MOHMAD ABDUL RAHIM DECD.THRO' HEIRS,SUGERABIBI NISARHUSSAIN KHINIWALA THR'HEIRS,MERAJBIBI HUSSAIN RASHUL TUMU,HANIFABIBI HAJI MOHMED HUSSAINCHINA,SABERABIBI IQBAL HAFEZI,ZUBEDABIBI AKBARBHAI DEWLA,ZARINABIBI ISMAIL DAL,TAHERABIBI MOHAMMAD HANIF DAL,AAYESABIBI SALIM KALEKHA,ABDUL KADAR ABDUL RAHIM SINCE DECD.THRO HIS HEIRS,SALIM ABDUL KADAR BHARUCHI HEIRS OF RESP.NO.2 & 3/5,SADIK ABDUL KADAR BHARUCHI,HALIMA ILIAS RALIYA HEIRS OF RESP.NO.2 & 3/5,AISABIBI MOHMED JAFAR SINCE DECD.THR'HEIRS,IBRAHIM ISMAIL BHARUCHI,HAFASHA MOHAMMED IQBAL KURESHI,MOHAMMED HUSSAIN ISMAIL BHARUCHI,NAJEMABANU MUSTAQ RAJA,ABDUL KADAR ABDUL RAHIM BHARUCHI,MARIAMBIBI ABDUL HUSSEIN PIRAN,KHATIJABIBI MIYA MOHMAD SINCE DECD.THRO HER HEIRS,ISMAIL MIYA MOHAMMED MARFATIA,USMAN MIYA MOHAMMED,MARIAMBIBI ABDUL RAHIM,ABDUL MAMID IBRAHIM BHARUCHI	,NOTICE SERVED,DELETED,MS VASUBEN P SHAH,MR BA SURTI
573	SA/96/1989	04/06/2011	JOITARAM THOBHANDAS PATEL DECD THROUGH HEIRS & LEGAL REP,RAMESH JOITARAM PATEL,BHARAT JOITARAM PATEL	NOTICE SERVED,MR IM BENGALI	AHMEDABAD MUNICIPAL CORPORATION,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR PRASHANT G DESAI
574	SA/97/1989	15/03/2011	KANAIYALAL MOHANLAL SINDHI,	MR GT DAYANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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575	SA/98/1989	18/07/2012	GUJ STATE ROAD TRANSPORT CORPN,DIVISIONAL CONTROLLER,DEPOT MANAGER	MRS VASAVDATTA BHATT	DAHYABHAI KANJIBHAI KHUMAN SINCE DECEASED THROUGH HEIRS,JYOTIBEN W/O DAHYABHAI KHUMAN,PAYALBEN D/O DAHYABHAI KHUMAN,SMITABEN D/O DAHYABHAI KHUMAN,RINABEN D/O DAHYABHAI KHUMAN	,MR IS SUPEHIA
576	SA/101/1989	25/02/2011	ASHWINKUMAR PRANLAL MEHTA,GHANSHYAM PANALAL MEHTA,KRISHNADAS PANALAL MEHTA	NOTICE SERVED	HEIRS OF HAJI RASUL JIVA,BIBIBEN W/O.ABDULHAJI RASUL,RABIABEN D/O.ABDULHAJI RASUL AND W/O.SAHID ISA,MAJIDBHAI ABDULHAJI,RAJAKBHAI ABDULHAJI,ASSINABIBI D/O.ABDULHAJI RASULAND W/O.MAHMAD SATTAR,RAHIMBHAI ABDULHAJI RASUL JIVA,ISAKBHAI ABDULHAJI RASUL JIVA,MINOR HAJAARABIBI D/O. ABDULHAJI RASUL JIVA,MINOR ISMAIL ABDULHAJI RASUL	MR JA ADESHRA
577	SA/102/1989	18/07/2012	AMBALAL ANANDJI WAGHELA,	(MR MD RANA)	GUJ STATE ROAD TRANSPORT CORPN,	MR PRANAV G DESAI
578	SA/107/1989	20/07/2012	RASULBIBI D/O MIRASAHAB MOHMEDMIYA,SHAKINABIBI WIFE OF SAYEEDMIYARASULMIYA	MR GM JOSHI	SAIDUMIYA MIRSAHAB,	(MR MC SHAH)
579	SA/124/1989	30/06/2011	UNITED COMMERCIAL BANK LTD.,	MR MK VAKHARIA	HAJIHUSAIN KASAMBHAI,HAJI MOHMAND RAFI KAPADIA	ABATED,MR NK MAJMUDAR
580	SA/131/1989	25/07/2012	HARSIDABEN KANTILAL ICHHAPORIA,	MR BB NAIK	SURAT MUNICIPALITY CORPORATION,COMMISSIONER SURAT MUNICIPAL CORPORATION,PRAVIN FIROZ VARIAVA	NOTICE SERVED,MR PRASHANT G DESAI
581	SA/135/1989	27/10/2010	PATEL BHAGWANBHAI VASTARAM THROUGH HEIRS;,SAVJIBHAI BHAGWANDAS PATEL,PATEL MANIBEN BAGWANBHAI,PATEL AMBALAL BHAGWANDAS,PATEL KASHIBEN BHAGWANDAS,PATEL KANTIBHAI BHAGWANDAS,PATEL NARMADABEN BHAGWANDAS,PATEL MANJIBHAI BHAGWANDAS,PATEL MANGUBEN BHAGWANDAS,PATEL BABABHAI HEMABHAI - DECD.THRO'HEIRS PATEL MAHENDRA & 4,PATEL MAHENDRA BABABHAI HEMABHAI,PATEL ASHOK BABABHAI HEMABHAI,PATEL RASILABEN BABABHAI HEMABHAI,PATEL LAXMIBEN BABABHAI HEMABHAI,PATEL HARKHUBEN WD/O BABABHAI HEMABHAI	(MR VC DESAI)	PATEL DEVCHAND HARJIVANDAS DIED THRO HEIRSAND OTHERS,	
582	SA/166/1989	08/03/2012	BEDI NAGR PANCHAYAT,	(MR PV HATHI),MR PREMAL R JOSHI	MAMAD HAJI,	NOTICE SERVED
583	SA/167/1989	22/03/2011	MAGANBHAI ATMARAM PATEL,KUBERBHAI A PATEL	MR VASANTS SHAH	STATE OF GUJARAT,	RULE SERVED
584	SA/175/1989	28/06/2010	HEIRS OF PATEL BECHARBHAI DEVKARANDAS,PATEL AMRATLAL BECHARBHAI,PATEL KANTILAL BECHARBHAI,PATEL RAMESHCHANDRA BECHARBHAI,PATEL KAMLESHKUMAR BECHARBHAI,PATEL PUSHPABEN BECHARBHAI,BAI HEMIBEN WD/O BECHARBHAI,PUSHPABEN,WD/O AMRUTLAL BECHERBHAI,,MINOR RAKESH S/O AMRUTLAL BHECHARBHAI.,MINOR LALO,S/O AMRUTLAL BECHARBHAI.	(MR VC DESAI)	HEIRS OF MAFATLAL @ KESHAVLAL DEVKARANDAS,KANKUBEN WD/O MAFATLAL,BANKIMCHANDRA MAFATLAL,PASHIBEN D/O MAFATLAL W/O SOMABHAI PATEL,HEIRS OF PATEL ISHWARBHAI DEVKARANDAS,NARSINHBHAI ISHWARBHAI PATEL,LAXMANBHI ISHWARBHAI PATEL,HEIRS OF PATEL NARANBHAI DEVKARANDAS,GANGABEN NARANBHAI PATEL,PRAHLADLAL NARANDAS PATEL,RAIBEN D/O NARANDAS PATEL,TARABEN D/O NARANDAS PATEL W/OBALCHANDRABHAI PATEL,BAI MANIBEN VIRAMBHAI PATEL D/O ISHWARLAL DEVKARANDAS	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE NOT RECD BACK,RULE SERVED,MR KR BRAHMBHATT
585	SA/185/1989	05/02/2009	MAHMAD ASMAL MUSA,	(MR NS DESAI)	BAI ZULEKHA,AHMED UMERJI MUNSHI,ISMAL UMERJI MUNSHI	
586	SA/186/1989	23/07/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL TRAFFIC SUPERINTENDENT (D)	MR HARDIK C RAWAL,MR SN SHELAT	PRAVINDAS KASHIRAM DEVMURARI,	NOTICE SERVED
587	SA/187/1989	23/12/2010	ABDULKARIM MAHMEDBHAI SHABHAI,VORA RASULBHAI RAJIABDUL ALAD	FRESH NOTICE REQD(N)	STATE OF GUJARAT,SECRETARY,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,MRS KETTY A MEHTA,MR YN RAVANI

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588	SA/190/1989	31/07/2012	RABARI MELA GALABHAI [EXPIRED]-THROUGH HEIRS,RABARI VSHRAMBHAI MEIABHAI,RABARI RABHABHAI MELABHAI SINCE DECEASED THR'HEIRS,RABARI RANCHHODBHAI MELABHAI SINCE DECEASED THROUGH HEIRS,RABARI NARSINGBHAI MELABHAI,RABARI KARSHANBHAI MELABHAI,RABARI LAXMANBHAI KARSANBHAI,BHURIBEN WD/O RABARI RABHABHAIMELABHAI,RABARI KANUBHAI RABHAIBHAI,RABARI AJMALBHAI RABHAIBHAI,RABARI ISHWARBHAI RANCHHODBHAI,RUPABEN RANCHHODBHAI RABARI,RAJIBEN RANCHHODBHAI RABARI,JASIBEN RANCHHODBHAI RABARI,KESHIBEN RANCHHODBHAI RABARI,LAKSHMIBEN RANCHHODBHAI RABARI,MULIBEN RANCHHODBHAI RABARI,JELIBEN RANCHHODBHAI RABARI,MAGHIBEN RANCHHODBHAI RABARI,RABARI SHANKERBHAI KARSANBHAI,RABARI LAXMANBHAI KARSANBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH),	STATE OF GUJARAT,	GOVERNMENT PLEADER
589	SA/196/1989	29/04/2011	KANTIBHAI VALJIBHAI PATEL,	NOTICE UNSERVED,MR. B.S.SUPEHIA	VELJIBHAI LALJIBHAI PATEL (SINCE DECD THROUGH HIS HEIRS,RATANBEN VELJIBHAI PATEL,SHANTILAL VELJIBHAI PATEL (SON),SHAMJIBHAI LALJIBHAI PATEL,AVINDBHAI ALJIBHAI PATEL	MR BN PATEL
590	SA/197/1989	02/10/2015	HANIFABIBI D/O AHMEDKHAN HUSSEINKHAN,	(MR MD PANDYA)	AAREFABIBI WD/O MOHMADKHAN AHMEDKHAN,LIYAKATALIKHAN MOHMADKHAN THROUGH GUARDIAN AAREFABIBI,HEIRS OF MOHMAD AHMED PATHAN,FATEMABIBI MOHMAD AHMEDKHAN PATHAN,YUSUFKHAN MOHMEDKHAN,AHMEDKHAN MOHEDKHAN,KULSUMBIBI D/O MOHMEDKHAN	NOTICE SERVED
591	SA/198/1989	23/12/2010	KANJI HIRJI,	MR MANOJ N POPAT	MAHENDRA DOLATRAY DAVE,MUKTABEN FULSHANKAR	MR NATWARLAL M SHAH
592	SA/206/1989	23/07/2012	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	HAJI AKBARALI IBRAHIMJI (DECD. THROU' HEIRS),HAJI FAKRUDDIN AKBARALI IBRAHIMJI (SINCE DECEASED HIS LEGAL,KALIMUDDIN FAKHRUDDIN (S0N),MOHMED FAKHRUDDIN (S0N),AKBARALI FAKHRUDDIN (S0N),KHADIJABAI FAKHRUDDIN (WIDOW),NURUDDIN FAKHRUDDIN (SON),FATEHBAI FAKHRUDDIN (DAUGHTER),SAKINA FAKHRUDDIN (DAUGHTER),RAZIA FAKHRUDDIN (DAUGHTER),SABBAR FAKHRUDDIN (SON),SABBIR FAKRUDDIN (S0N),JENAB FAKHRUDDIN (DAUGHTER),MUNNABHAI FAKHRUDDIN (SON),IBRAHIM HAJI AKBARALI (SINCE DEAD THRO.HIS LEGAL HEIRS),AKIL IBRAHIM GAJIPURWALA,JENUDDIN HAJI AKBARALI,MUSTANSIR HAJI AKBARALI,SHRIN BAI HAJI AKBARALI,MARIYAMBAI HAJI AKABARALI	,MR YATIN SONI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
593	SA/218/1989	26/02/2019	SANJAY INDUPRASAD DEVSHANKER BHATT-SINCE DECD.THROUGH HEIRS,VIMALABEN SANJAY BHATT,NIMISH SANJAY BHATT,UDAYAN SANJAY BHATT,RUMA TUSHARBHAI SHELAT,BHARAT INDUPRASAD BHATT,PRADIP INDUPRASAD BHATT,DR.JIGISHABEN D/O INDUPRASAD BHATT,NILKANTH INDUPRASAD BHATT,NILAY NILKANTH BHATT,KAMINI NILKANTH BHATT,VARAD NILKANTH BHATT,KAMAL SURENDRA DAVE,,SURENDRA CHHOTALAL DAVE,	,NOTICE UNSERVED,(MR S N THAKKAR),MR HASIT DAVE	KUTBUDDIN SARFUDDIN MUNSHI,NASIR KUTUBUDDIN MUNSHI,RAFIQ KUTUBUDDIN MUNSHI (SINCE DECEASED),PARVEZ KUTUBUDDIN MUNSHI,SAEED KUTUBUDDIN MUNSHI,VASIF RAFIQ MUNSHI,SAMSUDDIN SARFUDDIN MUNSHI,RIYAZ SAMSUDDIN MUNSHI,MAZHAR SAMSUDDIN MUNSHI,SAURABH THAKORLAL DESAI,PARAG THAKORLAL DESAI,PARUL THAKORLAL DESAI,RESHMA THAKORLAL DESAI,ALPA THAKORLAL DESAI (DELETED),TRUPTI THAKORLAL DESAI,PRITI THAKORLAL DESAI,JITENDRA TRIKAMLAL DESAI DELETED AS PER COURT'S ORDER,RASHMIKANT TRIKAMLAL DESAI (DELETED),HOORIBEN D/O ALIBHAI BAPUBHAI PATEL	,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R)
594	SA/221/1989	03/07/2011	BABUBHAI AMBALAL,HASMUKHBHAI AMBALAL	(MR A J PATEL)	VALAND BAKABHAI RATANBHAI,SOMABHAI GIRDHARBHAI,RAVAL AMBALAL SOMABHAI	DELETED,(MR VC DESAI)
595	SA/222/1989	28/07/2011	SHANTILAL PITAMBARDAS,VISHNUDAS PITAMBARDAS,VANMALIDAS PITAMBERDAS,PRAVINKUMAR PITAMBARDAS,LILAVATI PITAMBARDAS,URMILABEN PITAMBARDAS,ANSUYABEN PITAMBARDAS,RAMKUNVARBA PITAMBERDAS	(MR A J PATEL)	DINESH PREMDAS,KESHAVDAS PREMDAS,SARASVATIBEN PREMDAS,PRABHABEN PREMDAS,KANCHANBEN PREMDAS,SANTRAM BHAGWANDAS IS DELET.AS PER COURT'S ORDER DT6-12-10,SHAMALDAS BHAGVANDAS DECEASED THROUGH HIS HEIRS,DIPAKBHAI SHAMALDAS,JAYANTIBHAI SHAMLADA,PRABHUDAS BHAGVANDAS,MANIBEN BHAGVANDAS IS DELETED AS PER COURT'S ORDER D.6-12-10	,DELETED,MR YN RAVANI,BALKRISHNA ACHARYA
596	SA/225/1989	25/08/2011	MOHANBHAI BECHARBHAI BHASHA,	MR PM THAKKAR	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED
597	SA/239/1989	13/09/2012	AISHA WD/O.AHMEDKASAM DECEASED THROUGH HIS HEIRS,SAFIYA AHMED QURESHI,RAZIYA AHMED QURESHI,MOHOMMED AHMEDKASAM,MUSTUFA AHMEDKASAM DECEASED THROUGH HIS HEIRS,RUKSANA MUSTAFA QURESHI,SOHEL MUSTAFA QURESHI,UMME-AYMAN MUSTAFA QURESHI,ABDULMAJID MUSTAFA QURESHI,ABDUL RAZAK MUSTAFA QURESHI	MR RS SANJANWALA,MR SH SANJANWALA	SAIYED MUSTUFA SAIYED MOHAMMEDDECEASED THROUGH HIS HEIRS,SAIYED HANIF MUSTAFA,SAIYED NAHID MUSTAFA,SAIYED ANWAR SAIYED MOHAMMED DECEASED THROUGH HIS HEIRS,SAIYED MOHAMMED SAIYED ANWAR,SAIYED NAVID SAIYED ANWAR,SAIYED AHAD SAIYED ANWAR,SAIYED ABBASALI SAIYED MOHAMMDDEL.CT.ORD.DT.16/7/2008,SAIYED MUNAVARALI SAIYED MOHAMMED	,DELETED,(MS SHEHNAZ B SHETHNA),MR BA SURTI
598	SA/240/1989	18/08/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,SENIOR DIVISIONAL TRAFFIC OFFICER	MR HARDIK C RAWAL	HARJIBHAI RUPABHAI,	MR DM THAKKAR
599	SA/242/1989	27/08/2008	SONI TULSIDAS LALJI,	(MR SURESHM SHAH)	KANSARA LALJI RAVJI,KANSARA BHAILAL RAVJI,HEIRS OF KANSARA VALJI RAVJI,MANGALABEN VALJI,ZAVERILAL VALJI,JYOTSNABEN VALJI,GIRISH VALJI,NARENDRA VALJI,HEIRS OF KANSARA BACHUBHAI RAVJI,KASHIBAI BACHUBHAI,NAVINCHANDRA BACHUBHAI,RAMESH JETHALAL BACHUBHAI,JENTILAL BACHUBHAI,KANSARA MOHANLAL RAVJI,PRANLAL RAVJI KANSARA,GANGARAM LALJI,MOHANBHAI DOSABHAI,DHANJI DOSABHAI,ZAVERBEN WD/O. MANJI HARIRAM	,NOTICE SERVED,(MR PV HATHI),MR CH VORA
600	SA/246/1989	19/12/2012	JOSHI RATILAL ALIAS SHAMBHULALHIMMATRAM,JOSHI ISHWARLAL HIMMATRAM,JOSHI PRAVINCHANDRA HIMMATRAM	(MR MD PANDYA)	KUMBHAR HEERA KARSAN,JOSHI GOMTIBEN SHANKERLAL ABATED AS PER COURT'S ORDER,JOSHI VASANTA ALIAS VASANTIBENHIMATRAM,JOSHI LILAVATIBEN KANTILAL ABATED AS PER COURT'S ORDER,JOSHI JAYABEN RAMJIBHAI,JOSHI DAMYANTIBEN RAMNIKLAL,SAVITABEN HIMATRAM	NOTICE SERVED,ABATED,(MR YS MANKAD)
601	SA/4/1990	17/10/2015	TEJMAL HUSSEIN MOHMAD HUSSEIN MIRZA,	UNSERVED EXPIRED (N)	SURAT MUNICIPAL CORPORATION,	NOTICE SERVED,(MR GN DESAI)
602	SA/11/1990	23/07/2012	SARKHEJ GROUP GRAM PANCHAYAT,	(MR SURESHM SHAH)	LAXMANBHAI AMTHABHAI,	MR JJ YAJNIK
603	SA/14/1990	18/08/2011	YAKUB YUSUF DESAI,	MR EE SAIYED	MARIYAM MAHMAD DESAI,BAI HAFIZA AHMED DESAI,BAI AMINA AHMED DESAI,BAI FATMA WD/O AHMED MUSAJI - DELETED -,MAHMAD AHMED DESAI - DELETED-	NOTICE SERVED,NOTICE UNSERVED,DELETED,MS PJ DAVAWALA

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604	SA/16/1990	08/04/2011	HEIRS OF GORDHANDAS KALIDAS,MUKTABEN GORDHANDAS,ASHOK GORDHANDAS,CHANDRIKA GORDHANDAS,BHANUMATI GORDHANDAS,JYOTSNA GORDHANDAS,ASHWIN GORDHANDAS,NARESH GORDHANDAS,ILA GORDHANDAS	(MR SURESHM SHAH)	HEIRS OF JOSHI GORDHANDAS RAMKRISHNA,MONGHIBEN GORDHANDAS,KANTILAL GORDHANDAS,SHUSHILABEN GORDHANDAS,HASMUKHBEN GORDHANDAS,BHARTIBEN GORDHANDAS,HEIRS OF LILADHAR RAMKRISHNA,CHAMPAKLAL LILADHAR,NANDLAL LILADHAR,LALBHAI LILADHAR,HARSUKHLAL LILADHAR	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE UNSERVED,UNSERVED EXPIRED (R),(MR JR NANAVATI)
605	SA/21/1990	08/04/2014	UNION OF INDIA,SUPERINTENDENT OF POST OFFICES,POSTMASTER,	(MR JD AJMERA),MR KALPESH N SHASTRI	RAMANLAL MORARBHAI PATEL,	
606	SA/27/1990	17/10/2011	KARSHANBHAI DANABHAI PATEL,	(MR GIRISH D BHATT)	BHIKHUBHAI KACHARABHAI PATEL SINCE DECD THROUGH HIS HEIRS,NIKHILKUMAR CHUNILAL SHAH,RAMESHBHAI JITUBHAI PATEL	,MR NK MAJMUDAR
607	SA/29/1990	05/05/2011	PATEL BABABHAI KASHIDAS,	MR VS SHAH	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	MR PK PANCHOLI,MS LILU K BHAYA
608	SA/33/1990	05/06/2011	SAIYED AHMEDMIYA GULAMRASUL,SAIYED SAIYDMIYA GULAMRASUL,SAIYED ABBASMIYA GULAMRASUL	UNSERVED EXPIRED (N)	RAVAL GOKALDAS CHHOTALAL,RAVAL ZINABHAI CHHOTALAL,RAVAL CHHANABHAI CHHOTALAL,RAVAL RATILAL CHHOTALAL,RAVAL AMRUT KALIDAS HEIRS OF KALIDAS CHHOTALAL	(MAGANBHAI M DESAI)
609	SA/34/1990	07/04/2012	NARMADABEN @ NANIBEN WD/O MOHANBHAI LALABHAI PATEL,PRAKASHBHAI MOHANBHAI PATEL MAJOR,LILABEN MOHANBHAI PATEL DEL.CT.ORD.DT.28/2/2011,VIMALABEN MOHANBHAI PATEL MAJOR,USHABEN MOHANBHAI PATEL,SANJAY MOHANBHAI PATEL MAJOR	DELETED,MR AMIT N PATEL	DAHIBEN BHAGWANBHAI PATEL,NANIBEN NARANBHAI PATEL DEL.CT.ORD.DT.28/2/2011,KISHANBHAI RAMJIBHAI PATEL,DEVUBEN RAMJIBHAI PATEL,ISHWARBHAI RAMJIBHAI PATEL,NARESHBHAI RAMJIBHAI PATEL,BHARATBHAI RAMJIBHAI PATEL,MANJUBEN RAMJIBHAI PATEL	NOTICE SERVED,DELETED,MR RS SANJANWALA
610	SA/49/1990	26/09/2012	AMBALAL BABABHAI VALAND,	MR MC BHATT	HEIRS OF AMBALAL ASHRAM JETALPURIA,NIRANJAN AMBALAL JETALPURIA,VINODINI AMBALAL JETALPURIA,GORDHANBHAI JIVRAJBHAI SONI	,NOTICE SERVED,(MR RM VIN)
611	SA/55/1990	22/09/2010	DINESHKUMAR AMRUTLAL MAVADIA,	MR YOGESH S LAKHANI	GUJARAT TOURISM CORPORATION LIMITED,	M/S TRIVEDI & GUPTA
612	SA/57/1990	22/09/2010	HEIRS OF NANABHAI NARSINHBHAI,GAURIBEN WD/O NANABHAI,KANUBEN NANABHAI,MINOR KALIBEN NANABHAI,MINOR GALUKUMAR NANABHAI,GANPAT ISHWARBHAI	,(MR DHIRENDRA MEHTA)	HIMATRAM RAMDAS,	UNSERVED EXPIRED (N)
613	SA/58/1990	27/07/2012	UNION OF INDIA,CHIEF VIGILANCE INSPECTOR	MR MUKESH A PATEL	CHHAGAN BHIMJIBHAI,	(MR MD RANA),(MR KISHOR M PAUL)
614	SA/78/1990	14/08/2008	HEIRS OF KOLI BHIKHA NATHU GOHEL,VALLABH BHIKHA GOHEL,BHUPAT BHIKHA GOHEL,SOMIBEN BHIKHA GOHEL,HEIRS OF KOLI KHIMA NATHU GOHEL,LABHU KHIMA GOHEL,MAGAN KHIMA GOHEL,CHHAGAN KHIMA GOHEL,DINESH KHIMA,HASMUKH KHIMA,KISHOR KHIMA,DEVEN KHIMA,KOLI GOBAR NATHU GOHEL	(MR SURESHM SHAH)	PATEL RAMNIKLAL SHAMBHU THUMAR,SANTOKBEN SHAMBHIU THUMAR	(MR PV HATHI)
615	SA/80/1990	27/07/2012	SUGRABIBI HAJI ABDULKADAR SINCE DECD.THRO HER HEIRS,GULAMDASTGIR HAJIABDUL KADAR,IQBALHUSIEN HAJIABDUL KADAR	MR CB DASTOOR,MR AJ MEMON,	ABDUL REHMAN HAJI ABDULKARIM SINCE DECD,THRO HIS HEIRS,MOHMADHUSAIN ABDULREHMAN ABDULKARIM,MOHMADNAZIR ABDULREHAMAN ABDULKARIM,MOHAMADSIDDIK ABDULREHAMAN ABDULKARIM,MOHAMADSIRAJ ABDULREHAMAN ABDULKARIM,GULSANBANU ABDULREHAMAN ABDULKARIM,KESHARBANU ABDULREHAMAN ABDULKARIM,SAHENAZBANU ABDULRAHEMAN ABDULKARIM	,MR NIRAV R MISHRA
616	SA/84/1990	22/11/2010	CHHAGAN DEVJIBHAI PATEL,	MR RC JANI	PREMJI DEVJI PATEL,DUDA DEVJI PATEL,KADVIBEN DEVJI PATEL,JAMKUBEN DEVJI PATEL,SANTOKBEN DEVJI PATEL	RULE SERVED,RULE UNSERVED,MR HA RAICHURA,MR BN RAVAL
617	SA/89/1990	03/08/2011	MATHURDAS GIRDHARLAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	FOOD CORPORATION OF INDIA,	MR MG NAGARKAR

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618	SA/90/1990	03/08/2011	MATHURDAS GIRDHARLAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	FOOD CORPORATION OF INDIA,	MR MG NAGARKAR
619	SA/91/1990	15/10/2010	AMBABEN WD/O.RANCHHODDAS GOPALDAS PATEL,	MR AN PATEL	HEIRS OF DECD. RAIBEN WD/O. RANCHHODDAS GOPALDAS PATEL,	MR NITIN M AMIN
620	SA/94/1990	24/10/2013	KAHANDAS BHIMDAS DASANI,	(MR MD RANA)	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR MITUL K SHELAT
621	SA/95/1990	20/07/2012	GUJARAT ELECTRICITY BOARD NOW UTTAR GUJART VIJ CO.LTD.,,	(MR MD PANDYA)	KADI NAGARPALIKA,NAZAVJYOT MILLS PVT.LTD.KADI	SERVED BY AFFIX. (R),HL PATEL ADVOCATES
622	SA/96/1990	27/10/2015	HARKISHANDAS VANMALIDAS,BABUBHAI VANMALIDAS,DHANSUKHLAL VANMALIDAS,HASMUKHLAL VANMALIDAS	MR HM PARIKH	SHANTABEN D/O.GOPALBHAI ZAVERBHAI,	MR ND GOHIL
623	SA/100/1990	10/04/2010	GANGDAS LALABHAI,	NOTICE SERVED	PATEL MADHAVJI THAKARSHI,SUMRA ABRAM KASAM	MR MEHUL S SHAH,(MR SURESHM SHAH)
624	SA/118/1990	08/04/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED,MR PRANAV G DESAI	NAVINCHANDRA MAGANLAL JOSHI,	NOTICE SERVED,MR MUKESH H RATHOD
625	SA/121/1990	28/10/2010	KANTILAL MAHASUKHRAM,	(MR VC DESAI)	NATVARLAL MAHASUKHRAM,CHANDULAL MAHASUKHRAM,AMBALAL MAHASUKHRAM,NANDLAL MAHASUKHRAM	NOTICE SERVED,NOTICE UNSERVED,MR RC JANI
626	SA/124/1990	08/08/2012	JAYVANTLAL NAGARDAS KOTHARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAJKOT MUNI.CORPORATION,	MR NISHANT LALAKIYA
627	SA/125/1990	28/10/2015	VAKHARIA KODERLAL MANSUKHRAM,	SERVED BY AFFIX(N)	VAKHARIA SUBODHCHANDRA AMRATLAL,VAKHARIA RAMANLAL POPATLAL	(MR VC DESAI)
628	SA/128/1990	22/11/2010	HEIRS AND L R OF BABABHAI VALABHAI,GULABBHAI BABABHAI PARMAR,DALPATBHAI BABABHAI PARMAR,DHANIBEN WD/O.BABABHAI VALABHAI,NARSINHBHAI RANCHHODBHAI,KANTIBHAI RANCHHODBHAI HEIR OFPOONHABHAI MALABHAI,GANPATBHAI POONJABHAI,MADHUSUDAN POONJABHAI,MANEKBEN WD/O.POOJABHAI MALABHAI,MANIBEN MALABHAI	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)	HEIRS OF GORDHANDAS K PARIWALA,GANGABEN GORDHANDAS PARIWALA,KALIDAS GORDHANDAS PARIWALA,HARSHANDBHAI G PARIWALA,RAMESHBHAI G PARIWALA,JASHWANTBHAI G PARIWALA,KISHORBHAI G PARIWALA,GANGABEN GORDHANDAS PANWALA,JADIBEN BABUBHAI PANCHAL	,NOTICE SERVED,MR PRASHANT G DESAI
629	SA/131/1990	12/01/2010	HARIJAN SAMA DEVA,	MR GIRISH PATEL	HEIRS OF HARIJAN KHANA RAGHU,HARIJAN RAMA KHANA,BAI BALU KHANA,HEIRS OF HARIJAN MOTI RAGHU,CHHAGANBHAI MOTIBHAI,HEIRS OF HARIJAN TABHA RAGHU,GOVINDBHAI TABHABHAI,DEVSHIBHAI TABHABHAI,PALUBEN TABHABHAI,SHANTABEN TABHABHAI,GITABEN TABHABHAI,HARIJAN JASA RAGHU,KHODU GRAM PANCHAYAT	,NOTICE UNSERVED,RULE SERVED,(MR AJ SHASTRI),MR. B.S.SUPEHIA
630	SA/144/1990	30/11/2010	HAJI ISUFALI ABDULLABHAI JINIA,VORA SARAFALI ISUFALI JINIA SINCE DECD. THROUGH HEIRS.,KHATIJABEN WD/O. SARAFALI ISUFALI JINIA,KUTUBUDDIN S/O. SARAFALI ISUFALI JINIA DECD.THROUGH,HUSEIN S/O. SARAFALI ISUFALI JINIA,SAKINABEN D/O. SARAFALI ISUFALI JINIA.,RASIDABEN D/O. SARAFALI ISUFALI JINIA,DURAIYABEN D/O. SARAFALI ISUFALI JINIA.,SUGRABEN D/O. SARAFALI ISUFALI JINIA.,JAKIYABEN D/O. SARAFALI ISUFALI JINIA.,NAAIFSABEN D/O. SARAFALI ISUFALI JINIA.,MURTUZA S/O. KUTUBUDDIN SARAFALI JINIA,SAMINA D/O. OF KUTUBUDDIN SARAFALI JINIA,ZAOMAB D/O. KUTUBUDDIN SARAFALI JINIA,FATMA D/O. KUTUBUDDIN SARAFALI JINIA	(MR RN SHAH)	HEIRS OF VORA FAKHRUDDIN CHALLAWALA,FIJABHAI FAKHRUDDIN CHALLAWALA,SHRIN SIRAJBHAI FAKRUDDIN CHALLAWALA,HAKKIN FAKRUDDIN CHHALLAWALA,NASIFA FAKHRUDDIN,ZAKAIYA FAKHRUDDIN,JERABEN FAKHRUDDIN,ANIS FAKHRUDDIN,VORA KURBANUSSEIN ISUFALI JINIA,HEIRS OF VORA FAKHRUDDIN ISUFALI JINIA,JENABBEN W/O.FAKHRUDDIN JINIA,ISUFBHAI FAKHRUDDIN,MANNANBHAI FAKHRUDDIN,MUSTANBHAI FAKHRUDDIN,VORA NOMANBHAI ISUFALI JINIA,VORA MOHSIN ISUFALI JINIA	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,(MR VJ DESAI),MR MEHUL S SHAH,(MR SURESHM SHAH)
631	SA/146/1990	28/02/2012	KAPADI DAMA VELA,	MR AR THACKER	KAPADI NANJI MADEVA,	(MR YS MANKAD)

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632	SA/147/1990	07/08/2011	AJITBHAI CHIMANBHAI SHAH,HEIRS OF KAMLABEN CHIMANLAL SHAH,ASHVINKUMAR CHIMANLAL SHAH,PRAFUL CHIMANLAL,ROHITKUMAR CHIMANLAL,SIDHARTH CHIMANLAL	(MR A J PATEL)	NATVARLAL LALLUBHAI PANCHAL DECD.THR.HEIRS(CA.NO.6/08),SHARMISTHABEN W/O. NATVARLAL LALLUBHAI,RUPALBEN D/O. NATVARLAL,MANISH NATVARLAL PANCHAL,JIGNESH NATVARLAL PANCHAL,CHAMPAKLAL BHURABHAI SHAH EXPIRED.,JITUBHAI CHAMPAKBHAI SHAH	,MR VH DESAI
633	SA/154/1990	20/10/2010	DESAI ARUNKUMAR MOHANLAL,DESAI BHARATKUMAR MOHANLAL	(MR PV HATHI)	DESAI KARSANBHAI BECHARBHAI,	(MR MC SHAH)
634	SA/156/1990	20/01/2016	RANJI VALA MACHHAR,LALU RANJI MACHHAR,LALSING RANJI MACHHAR,DITA RANJI MACHHAR,DALA RANJI MACHHAR,KALA RAMJI MACHHAR,MANGALA MANIA MACHHAR,DHANIA VALA MACHHAR	MR DF AMIN	JETA HALA GARASIYA DECED. THORUGH HIS LEGAL HEIRS,RUPA JETHA MALA GARASIYA,MOTI JETHA MALA GARASIYA,MINOR SETAN BADIYA	,NOTICE SERVED
635	SA/159/1990	27/07/2012	ABDULHUSSAIN SHAIKHBHAI,	MR YOGESH S LAKHANI	SHREE AGRICULTURAL PRODUCE,	(MR KG VAKHARIA)
636	SA/163/1990	08/03/2015	TURI KANJIBHAI LILABHAI,TURI CHIMANBHAI BHAICHANDBHAI,TURI BHAICHANDBHAI MADHABHAI	,MS PJ DAVAWALA	JILLA PANCHAYAT,TALUKA PANCHAYAT,GRAM PANCHAYAT	NOTICE SERVED
637	SA/167/1990	14/08/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	KRISHNABEN H RUGHANI,	(MR AJ SHASTRI)
638	SA/169/1990	05/05/2011	STATE OF GUJARAT,MAMLATDAR,CIRCLE INSPECTOR,POLICE SUB-INSPECTOR	GOVERNMENT PLEADER	AHER BHAGWAN TABE,VASHRAM BHAGWAN,NANA BHAGWAN,GABHRU BHAGWAN,DULABHAI BHAGAN,PANCHAYA BHAGWAN,DUDHIBEN BHAGWAN,RUPAIBEN BHAGWAN,DIWALIBEN BHAGWAN,SAMJUBEN BHAGWAN,JAMNABEN BHAGWAN,BADHUBEN BHAGWAN,BALUBEN BHAGWAN,BENABEN BHAGWAN,AHER DANA KHIMA,NANA BHAGWAN,AHER HADA DEVSHI,AHER BHIMA,DHOKDVA GRAM PANCHAYAT,PRAGJI DUNGAR,TALUKA VIKAS ADHIKARI	,UNSERVED EXPIRED (N),MR BM MANGUKIYA
639	SA/170/1990	27/07/2012	MEMON MUSA ABDUL SAKUR,MEMON ABDUL SATAR ABDUL SAKUR,MEMON ABDUL AJIJ ABDUL SAKUR	MR ND NANAVATI	REHMANSHA HUSAINSHA,KASHAMSHA HUSAINSHA,RAHEMATALI HUSAINSHA,HASAMALISHA HUSAINSHA,BAFUTISHA HUSAINSHA,ABDULLASHA HUSAINSHA,SUBRANISHA HUSAINSHA,KARIMSHA HUSAINSHA,HALIMABU HUSAINSHA,AMABU HUSAINSHA,KHATIJA SIDI	DELETED,RULE SERVED,MR HARIN P RAVAL
640	SA/172/1990	29/12/2010	JASHODABEN WD/O MULLA HARJI,	MR YOGESH S LAKHANI	GANGABEN BAVAN,RAMI JIVA,BELI HARJI,MOTI MULLA,JETHI MULLA,KESAR MULLA,PREMI MULLA,SHANTA MULLA,CITY SURVEY INQUIRY OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N),(MR SURESHM SHAH)
641	SA/178/1990	27/04/2016	LALABHAI DUDHABHAI-DECEASED TRHOUGH LEGAL HEIR...,RAJESHBHAI LALABHAI PARMAR,,BALABHAI KUBERBHAI	UNSERVED EXPIRED (N),MR MEHUL S SHAH,	JIVABHAI AMIDAS PATEL-DECEASEDTHROUGH LEGAL HEIRS....,RAMESHBHAI JIVABIA PATEL,BABUBHAI JIVABHAI PATEL	,MR SHREYAS S SHAH
642	SA/181/1990	22/07/2009	HEIRS OF THAKOR SURSANGJI VIRAJI,CHATURBAI D/O SURSANGJI VIRAJI,DIWANJI SURSANGJI,BABUJI SURSANGJI,BAI SAMU SURSANGJI,BAI PURI SURSANGJI	MR AJ MEMON,	PATEL LAXMAICHAND MADHABHAI,PATEL BABALDAS MANCHHARAM	ABATED,RULE SERVED
643	SA/182/1990	18/07/2012	JASHBHAI SHANABHAI KACHHIA,KANUBHAI AMBALAL KACHHIA	DELETED,(MR A J PATEL)	HEIRS OF DAHYABHAI MANILAL SONI,SHARDABEN WD/O DAHYABHAI,VITHALBHAI DAHYABHAI,VINODBHAI DAHYABHAI,BALKRISHNA DAHYABHAI,DILIPBHAI DAHYABHAI,URMILABEN DAHYABHAI,SURESHBHAI SHANABHAI-DELETED,STATE OF GUJARAT,INQUIRY OFFICER,CITY SURVEY,CHAKLASHI NAGAR PANACHAYAT	,NOTICE SERVED,DELETED,(MR GIRISH D BHATT)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
644	SA/183/1990	18/01/2013	GHANCHI ADAM MAHMAD THARA DECD.THROUGH HIS HEIRS,GHANCHI DAUD MAHMAD THARA,GHANCHI HUSSEIN MAHMAD THARA,GHANCHI ABDULLA MAHMAD THARA,GHANCHI HAJRABAI MAHMAD THARA DECD. THRO' HIS HEIRS WIFE OF,GHANCHI HURBAI MAHMAD THARA,GHANCHI RABIYA MAHMAD THARA,GHANCHI MARIYAM MAHMAD THARA,GHANCHI NURBAI MAHMAD THARA	NOTICE SERVED,UNSERVED EXPIRED (N),	HEIRS OF ISMAIL MAHMAD THARA,HAVABAI ISMAIL THARA,HURBAI ISMAIL THARA,SARBAI ISMAIL THARA,MUSA ISMAIL THARA,HAVABAI MAHMAD THARA,IBHRAHIM MOHMAD THARA,YUSUF MAHMAD THARA,MINOR IQBAL MAHMAD THARA,MINOR ABIYA MAHMAD THARA,MINOR AMINA MAHMAD THARA,HUSAIN KASAM THARA,SINCE DECD.THROUGH HIS HEIRS,IBRAHIM KASAM THARA,MOHMAD KASAM THARA,SINCE DECD.THROUGH HIS HEIRS,AASIBAI HUSSAIN THARA,MARIYAM MAHMAD THARA,HAJRABAI HUSSAIN THARA,NURJAHAN MAHMAD THARA,ISMAIL MAHMAD THARA,NURMOHMAD HUSSAIN THARA,FATIMA HUSSAIN THARA,FATIMA MAHMAD THARA,HAVABAI HUSSAIN THARA,SABIRA MAHMAD THARA,MARIYAM HUSSAIN THARA,HANIF ADAM THARA,AMINA HUSSAIN THARA,HAJRA MAHMAD THARA,RABIYA HUSSAIN THARA	,MR MEHUL S SHAH,(MR SURESHM SHAH)
645	SA/184/1990	15/12/2010	CHAUHAN DAJIJI BALDEVJI,	(MR RA MISHRA)	HEIRS OF GALABJI MALAJI,PITHUJI GALABJI CHAUHAN,KRISHNABEN D/O GALABJI,HIRABEN D/O GALABAJI,BHIKHAJI GALABJI CHAUHAN,PRATAPJI GALABJI CHAUHAN,CHAUHAN RAMJI CHANDAJI-HIS CAPACITY & KARTA OF CHANDAJI,CHAUHAN JIVANJI MALAJI-DELETED,CHAUHAN SARDARJI MALAJI,CHAUHAN GOVINDJI KANAJI HIS PERSONAL & KARTA OF KANAJI D,CHAUHAN SHIVAJI DUNGARJI - - DELETED -,CHAUHAN BHARATJI BALDEVJI,CHAUHAN ISHWARJI BALDEVJI,BAI BALUBA BALDEVJI & GUARDIANOF MANUJI BALDEVJI,BAI MUJIBA D/O BALDEVJI W/O SOLANKI KANAJI RUPAJI,BAI KESHARBA D/O BALDEVJI W/O PARMAR JIVAJI GOBARJI,CHAUDHARI DEVAJIBHAI MOTIBHAI,CHAUDHARI JOITABHAI MOTIBHAI,PATEL HIRABHAI MOHANBHAI,PATEL GOBARBHAI JIVABHAI,PATEL AMBARAM MOHANBHAI- - DELETED -,PATEL CHHAGANBHAI MOHANBHAI,PATEL RAMABHAI SHIVRAM,PATEL MANGABHAI SHIVRAM,PATEL SOMABHAI SHIVRAM,PATEL MOHANBHAI PITAMBARDAS - DELETED -	DELETED,MR RC JANI
646	SA/5/1991	16/09/2013	KANSARA ZAVERILAL MADHAVJI SINCE DECD.THRO HIS HEIRS,HARILAL ZKANSARA,INDIRA I BARMEDA,MANILAL Z KANSARA,KIRTI Z. KANSARA	,UNSERVED EXPIRED (N),(MR SURESHM SHAH)	HEIRS OF KANSARA PURSHOTTAM HARIRAM,KANSARA HIRABEN GOVIND,KANSARA KANTILAL PURSHOTTAM,KANSARA SAVITABEN PURSHOTTAM,KANSARA PRARTHNABEN PURSHOTTAM,KANSARA TARLABEN PURSHOTTAM,KANSARA MOHANLAL MADHAVJI,KANSARA RAVJI BECHAR,ZAVERBEN MANJI HARIRAM,HEIRS OF KANSARA PANULAL BHULABHAI,KANSARA JAVERBEN LALJI,KANTABEN @ BABUBEN VALJI,KANSARA INCHHUBEN RAMJI,KANSARA JASHODABEN GOBALJI,KANSARA JAYABEN NAVNITLAL,KANSARA SHANTABEN BABULAL,KANSARA GAURIBEN AMRATLAL,KANSARA KAMALABEN HIRALAL,KANSARA NAVIN JETHALAL,KANSARA SURYAKANT DHARSHI,KANSARA CHANDRAKANT DHARSHI	,RULE SERVED,MR BY MANKAD, (MR YS MANKAD)
647	SA/10/1991	27/07/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MR PRANAV G DESAI	DAMOL SAMSUBHAI RAVJIBHAI,	MR MUKESH H RATHOD
648	SA/17/1991	28/07/2011	HEIR OF RANCHHODDAS LAXMIDAS RAJA,DEVIBEN RANCHHODDAS RAJA,DAMODARDAS LAXMIDAS RAJA	MR DD VYAS	KANTILAL VANMALIDAS CHAUHAN,BHANUMATIBEN KANTILAL CHAUHAN	MR SH SANJANWALA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
649	SA/18/1991	22/07/2013	STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER	CHARAN MULA BHIMA SINCE DECD.THRO HIS HEIRS,MURIBEN MULABHAI WIFE OF DECD.,KHIMANAND MULABHAI SON OF DECD.,AMIBEN MULABHAI DAUGHTER OD THE DECD,,LAKHABHAI MULABHAI SON OF THE DECD.,ISURBHAIBHAI MULABHAI SON OF THE DECD.,DAIBEN MULABHAI DAUGHTER OF THE DECD.,KHENGARBHAI MULABHAI SON OF THE DECD.,LAKHIBEN MULABHAI DAUGHTER OF THE DECD.,SONUBEN MULABHAI DAUGHTER OF THE DECD.,RAIDEBHAI MULABHAI SON OF THE DECD.	UNSERVED EXPIRED (N),MR ANSHIN H DESAI
650	SA/20/1991	23/09/2015	RAMNIKLAL HIRJI UMRADIA,	(MR MD RANA)	REGISTRAR,DIRECTOR OF CAMPUS	MR SN SHELAT
651	SA/21/1991	27/06/2012	JADAVJI RAMJIBHAI PATEL,	UNSERVED EXPIRED (N)	STATE OF GUJARAT,DIST FOREST OFFICER	GOVERNMENT PLEADER
652	SA/25/1991	05/03/2011	PATEL MOTIBHAI SANKABHAI SINCED/D THROUGH HIS HEIRS,KESHABHAI MOTIBHAI,SITABEN MOTIBHAI,BALDEVBHAI MOTIBHAI,SHADEERIBEN MOTIBHAI	MR RC JANI	PATEL PASHABHAI BECHARBHAI,	(MR VC DESAI)
653	SA/27/1991	05/05/2011	GUJ STATE ROAD TRANSPORT CORPN,	MR HARDIK C RAWAL,MR SN SHELAT	CHIMANLAL MOHANLAL,	MR DR BHATT
654	SA/29/1991	01/10/2013	GOPALACHARYA DAMODARDASJI DECD THRO' HIS HEIRS AND L.R.,PANDIT ANANDIBEN GOPALACHARA WIDOW,PANDIT HARIKRUSHAN GOPALACHARYA SON,PANDIT BHARATKUMAR GOPALACHARYA SON,RAJPUT HARIPRIYABEN JASWANTKUMAR DAUGHTER,MEHTA HARSHABEN NILESHKUMAR,PANDIT DHARTIBEN GOPALACHARYA	MR DF AMIN	PANDIT HARINARAYANDASJI SINCE D\D THROUGH HIS HEIR,	(MR BD KARIA)
655	SA/30/1991	05/03/2011	GUJ STATE ROAD TRANSPORT CORPN,DIVISIONAL TRAFFIC SUPDT.	MR PRANAV G DESAI	KESHAVLAL MANJI NANDA,	MR MUKESH H RATHOD
656	SA/38/1991	29/10/2010	SITABEN @ SONABEN WD/O VITHAL BHAI JAGA VASAVA,BHALCHANDRA VITHALBHAI VASAVA,DECEASED MANHARBHAI VITHALBHAIHIS HEIRS AS UNDER,JIVIBEN WD/O MANHARBHAI V VASAVA,KALIBEN M VASAVA,PUSHPABEN M VASAVA,GEETAEN M VASAVA,RAMESHBHAI M VASAVA,HASMUKHABHAI V VASAVA,NAGINBHAI V VASAVA,DHIRAJBEN D/O VITHALBHAI JAGA VASAVA,MANJULABEN D/O VITHALBHAI JAGAVASAVA	(MR AKSHAY H MEHTA),MS RV ACHARYA	.,	
657	SA/40/1991	20/02/2013	PATEL BACHUBHAI LAKHMANBHAI,PATEL UKABHAI DEVSHIBHAI,PATEL SHAMBIBHAI HARIBHAI.DECDTHR.HEIR(CA.11243/07,13.11.08),JAN MADAS SHAMJIBHAI PANSERIA.	MR PM THAKKAR	MANILAL FULCHAND PARMAR DECEASED THROUGH HIS HEIRS,PUSHPABEN MANILAL PARMAR,UMEDLAL MANILAL PARMAR,NARENDRA MANILAL PARMAR,SURESH MANILAL PARMAR,PRADIP MANILAL PARMAR,YAGNIK MANILAL PARMAR,PRAGNA MANILAL PARMAR,INDUMATI MAGANLAL PARMAR,PRAFUL MAGANLAL PARMAR,YOGESH MAGANLAL PARMAR,NARESH MAGANLAL PARMAR,RAJNIBEN MAGANLAL PARMAR,JENTILAL FULCHAND PARMAR,DINESH FULCHAND PARMAR,RASIKLAL FULCHAND PARMAR,MANSUKHLAL FULCHAND PARMAR	,MR DJ BHATT
658	SA/41/1991	12/01/2010	CHUNILAL POPATLAL PAREKH SINCE DECD. THROUGH HEIRS:-,SHILABEN WD/O SHRI CHUNILAL PAREKH,NILAMBEN CHUNILAL PAREKH,PITESH CHUNILAL PAREKH,NILESH CHUNILAL PAREKH	MR PM THAKKAR	GUJARAT STATE ROAD TRANSPORT CORPORATION,SENIOR DIVISIONAL TRAFFIC OFFICER-COMPETENT AUTHORITY	MR SN SHELAT
659	SA/42/1991	07/08/2011	RAJPUT KHODAJI KALUJI,	MR RC JANI	JOSHI PRAHLADBHAI MANILAL,	MR KIRIT I PATEL
660	SA/43/1991	12/01/2010	NAGABHA PRATPSINH,		STATE OF GUJARAT,MAMLATDAR	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
661	SA/44/1991	12/01/2010	UDESINH PRATAPSINH,		STATE OF GUJARAT,MAMLATDAR	
662	SA/45/1991	12/01/2010	HITENDRASINH NAGHBHA,		STATE OF GUJARAT,MAMLATDAR	
663	SA/49/1991	03/10/2011	RAJESH NATWARLAL VORA,	MR PM THAKKAR	KAPURCHAND B SANGHAVI,	NOTICE SERVED
664	SA/51/1991	03/10/2017	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATANBHAI G BARIA,SARDARBHAI GALABHAI BARIA,AMARBHAI GALABHAI BARIA,VALSING GALABHAI BARIA,SHANKARBHAI ABHESING BARIA,GOPALBHAI ABHESING BARIA,BHURABHAI ABHESING BARIA,HEIRS OF NANSING ABHESING,SHANTABEN WD/O NANSING BARIA,DHIRUBHAI NANSING BARIA,VAJESING NANSING BARIA,KIRANBHAI NANSING BARIA,JASWANTSINH NANSING BARIA,LILABEN D/O NANSING ABHESING W/O CHHATRASINH VECHATBHAI,MINOR SURAJBEN D/O NANSING ABHESING,MINOR SHUSHILABEN NANSING,MINOR KOKILABEN NANSING,MINOR RADHABEN NANSING,SABURBHAI ABHESING,BHIMSING ABHESING BARIA,BALUBHAI ABHESING BARIA,AKHAMSING ABHESING BARIA,BHULABHAI BHATHIBHAI KHANT,KUNDABHAI BHATIBHAI KHANT,MANSIKBHAI KUBERBHAI BARIA,DAJIBHAI KUBERBHAI BARIA	MR PM DAVE
665	SA/52/1991	07/07/2008	MAGANBHAI HATHIBHAI PATEL,	UNSERVED EXPIRED (N)	.,	
666	SA/53/1991	04/05/2011	JATASHANKER CHANDRASHANKER JOSHI,	(MR BHARAT J SHELAT)	.,	
667	SA/59/1991	14/12/2012	HEIRS OF PARSOTTAMDAS JAMNADAS,DAHYABHAI RATANLAL HIMSELF & HEIRS OF RATANLAL P.	UNSERVED EXPIRED (N),MR HM PARIKH,MR RASESH H PARIKH	DAHIBEN D/O CHHAGANLAL PARSHOTAMDAS,MANJULABEN D/O CHHAGANLAL	,MR MEHUL S SHAH,(MR SURESHM SHAH)
668	SA/67/1991	14/06/2013	SHANKERLAL BANSILAL NARIELWALA,SINCE DECD.THROUH HIS HEIRS:,VIKAS SHANKERLAL NARIELWALA,KETAN SHANKERLAL NARIELWALA,BANSILAL NAGJIBHAI NARIELWALA SINCE DECD. APPELLANT NO.1 IS	MR MEHUL S SHAH,(MR SURESHM SHAH),	NILESHBHAI SITARAM TAPIAWALA,PARESHBHAI SITARAM TAPIAWALA LEGAL HEIRS & LEGAL REPRESENTA	MR BOMI H SETHNA
669	SA/68/1991	28/02/2011	PATEL GORDHANBHAI NATHJIDAS,	(MR VC DESAI)	.,	
670	SA/70/1991	14/06/2011	HEIRS OF LATE VAJA SHIVUBHA MOTIBHAI,VAJA RAMBA SHIVUBHA WD/O. LATE VAJA SHIVUBHA MOTIBHAI,VAJA GABHUBHA SHIVUBHAI,VAJA VASANTBA SHIVUBHA	(MR YS MANKAD)	HALA JATUBA MADARSANG,,HALA JAMUBHA GAGUBHA SINCE DIED THROUGH HIS HEIRS,RAJKUNVERBA JAMUBHA JADEJA WD/O/ RESPDT NO.2,ADULT.,CHANDRABA JAMUBHA JADEJA, DAUGHTER.,RAMESH JAMUBHA JADEJA SON 16 YRS.,RAJUBHA JAMUBHA JADEJA SON 14 YRS.,VANRAJ JAMUBHA JADEJA SON 7 YRS.	
671	SA/72/1991	08/06/2012	KANTABAI WD/O.CHHITABHAI RANCHHODBHAI,MINOR TRUSHA D/O.CHHITABHAI RANCHHODBHAI,MINOR HEMANTI D/O.CHHITABHAI RANCHHODBHAI,MINOR SUNITA D/O.CHHITABHAI RANCHHODBHAI	MR JITENDRA M PATEL	UKADBHAI BHAIJIBHAI TADVI,AMBA WD/O.RANCHHODBHAI GHELABHAI PATEL-DEAD.,DEMNI WD/O.BHAIJIBHAI GHELABHAI TADVI-DEAD.,NATHABHAI GHELABHAI TADVI	,ABATED,(MR SUNIL C PATEL)
672	SA/73/1991	08/11/2011	SHARDABEN RAMJIBHAI PATEL,	(MR A J PATEL)	RAMJIBHAI BHAGWANDAS PATEL,	UNSERVED EXPIRED (N)
673	SA/81/1991	21/12/2010	SHRIMATI KAXMIBEN LALJI WD/O SOLANKI LALJI HADHU,KANTABEN LALJI DAUGHTER OF LALJI HADHUBHAI,KHIMJI LALJI SOLANKI SON OF LALJI HADHU-DECEASED-THROUGH,BHARTIBEN KHIMJIBHAI SOLANKI WIDOW,JAYMINBHAI KHIMJIBHAI SOLANKI,HITEN KHIMJIBHAI SOLANKI,RASHMIBEN PRATAPSINH PARMAR,KALPANABEN ANILBHAI BARAD,RAJESHRIBEN HITENRASINH RATHOD	(MR YS MANKAD),MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA	.,	

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674	SA/90/1991	22/02/2013	HEIRS OF CHAUDHARI VALJIBHAI BHAGWANBHAI,CHAUDHARI LAVJI VALJI,CHAUDHARI PATHUBHAI VALJI,CHAUDHARI BABABHAI VALJI,HEIRS OF CHAUDHARI MANSANG VALJI,HEIRS OF CHAUDHARI VAGHJIBHAI BHAGWANBHAI,CHAUDHARI KANKUBEN WD/O VAGHJIBHAI BHAGWANBHAI,BAI MOUGHIBEN WD/O MANSANG,CHAUDHARI YASHVANTBHAI MANSANG,CHAUDHARI MENABEN D/O VAGHJI W/O RAMSANG MOTIBHAI,CHAUDHARI VARIBEN D/O VAGHJI W/O MAHADEV MANSANG,CHAUDHARI HARISING VAGHJI AND HEIRS OF VAGHJIBHAI	MR MC BAROT	HEIRS OF CHAUDHARI PRABHUBHAI GALBABHAI,CHAUDHARI SURAJBEN PRABHUBHAI,CHAUDHARI DAHYABHAI PRABHUBHAI,CHAUDHARI SAVITABEN PRABHUBHAI,CHAUDHARI BHAGWANJI PRABHUBHAI	MR RC JANI
675	SA/98/1991	07/04/2011	JOSHI CHHAGANLAL BHGVANDAS,	MR KB PUJARA	SUTHAR RAYCHANDBHAI PUNJIRAM,	MR JITENDRA M PATEL
676	SA/100/1991	14/06/2011	ABDUL RAHIM AFJALBHAI,ABDU RASUL AFJALBHAI	MR VASANTS SHAH	NAGINA MASJID,ABDULKARIM AFJALBHAI KADIWALA DELETED ASPER COURT'S ORDER,ALIBHAI HUSAINBHAI,YASINBHAI GULAMRASUL,UMARBHAI ABDULRAHEMAN,BABUDI NABIBHAI ABDULRAHEMAN,ABDULKARIM J MONI,GULAMNABI HAJIMOHMADBHAI,ABDULKADAR NABIBHAI PATEL DELETED AS PERCOURT'S ORDER,UMARMIYA S LODHAWALA	,DELETED,MR PM THAKKAR
677	SA/104/1991	08/03/2012	SURESH JAGJIVANDAS,	MR HM PARIKH	PUSHPABEN BHUKHANDAS,MANSUKHLAL BHUKHANDAS,VASANTLAL BHUKHANDAS,GOVINDBHAI BHUKHANDAS,RUXMANIBEN GAMANLAL,BHARTIBEN DIPAKLAL,PRAVINCHANDRA BUKHANDAS,JAGJIVANDAS MANOHARRAM,KUMUD JAGJIVANDAS,INDUMATIBEN ARVINDLAL,CHAMPAVATIBEN HARISHLAL	MR MG NAGARKAR,MR VIVEK V BHAMARE
678	SA/105/1991	08/03/2012	SURESH JAGJIVANDAS,	MR HM PARIKH	PUSHPABEN BHUKHANDAS,MANSUKHLAL BHUKHANDAS,VASANTLAL BHUKHANDAS,GOVINDBHAI BHUKHANDAS,PRAVINCHANDRA BHUKHANDAS,JAGJIVANDAS MANCHHARAM,RUXMANIBEN GAMANLAL,BHARTIBEN DIPAKLAL,KUMUD JAGJIVANDAS,INDUMATIBEN ARVINDLAL,CHAMPAVATIBEN HARISHLAL	MR MG NAGARKAR
679	SA/107/1991	05/02/2018	THE GUJARAT ELECTRICITY BOARD NOW UTTAR GUJARAT VIJ COM.LTD.,	MS MAYA S DESAI,(MR MD PANDYA)	KANTIBHAI MOHANBHAI PATEL.,JESINGBHAI KALYANBHAI PATEL	MR JARESH J SHAH
680	SA/126/1991	12/11/2008	SHANKERLAL MOTILAL RAJGOR,	MR DC DAVE	EXECUTIVE ENGINEER,DIST. PANCHAYAT	NOTICE SERVED,MR SUNIL K SHAH
681	SA/132/1991	08/11/2011	HEIRS OF LAXMISHANKAR M BHATT,KANCHANGAURI L BHATT,HASMUKHRAI L BHATT,BIPINCHANDRA L BHATT,MUKESHBHAI L BHATT,SHAILESHKUMAR L BHATT	MR GAURANG H BHATT	STATE OF GUJARAT,JUNAGADH JILLA PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED
682	SA/142/1991	07/04/2011	GUJ. STATE ROAD TRANSPORT CORPORATION,COMPETENT AUTHORITY & SENIOR DY. MANAGER	MR PRANAV G DESAI	KASAMMIYA AKBARMIYAN,	MR PM THAKKAR
683	SA/148/1991	14/12/2012	VORA ADAMBHAI ABHRAMBHAI,	(MR AJ SHASTRI)	VORA ISABBHAI RASULBHAI,RIMALBEN JIVASHA,FAKIR UMARSHA JIVASHA,FAKIR IBRAHIM JIVASHA,FAKIR RAJABSHA JIVASHA	
684	SA/151/1991	08/01/2012	GUJARAT STATE ROAD TRANSPIORT CORPORATION,	MR PRANAV G DESAI,MR DIPAN DESAI	KARSAN MEGHJI,STATE OF GUJARAT,	
685	SA/152/1991	28/10/2015	BHERUDAS T BAIRAGI,SITABEN W/O BHERUDAS	NOTICE NOT RECD BACK	GOBARLAL HEMCHANDBHAI PANCHAL,MAYURBHAI B SHAH	(MR A J PATEL)
686	SA/153/1991	05/06/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,DEPOT MANAGER	MR MITUL K SHELAT	BHAGVANJI M DETROJA,	MR DD VYAS

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687	SA/156/1991	04/06/2011	HARGOVINDHAI LAXMIDAS,L/R OF DECD. LAXMIDAS MULJIBHAI,HEMKUNVARBEN LAXMIDAS, ADULT, HINDU, OCCU. SERVICE AND,MANJULABEN LAXMIDAS, OCCU. SERVICE AND HOUSE-HOLDING,NARMADABE LAXMIDAS, ADULT, HINDU, OCCU. HOUSE-HOLDING	MR RC KAKKAD	RATILAL MANISHANKER BHATT,	(MR J V BHAIRAVIA)
688	SA/162/1991	08/11/2011	RANA LAKHUBHA SESHUBHA,	MR HM JADEJA	STATE OF GUJARAT,	GOVERNMENT PLEADER
689	SA/169/1991	23/11/2018	KANTIBHAI NEMCHAND,GITABEN KANTILAL SHAH.,BHAVESHKUMAR KANTILAL SHAH.	MR BJ TRIVEDI,(MR JT TRIVEDI),MR JN JADEJA	KESHARICHAND NEMCHAND SINCED DECD THROUGH HIS HIERS,DAMYNTIBEN KESHRICHAND,RAVINDRA KESHRICHANDRA,PURVIBEN KESHRICHANDRA,BHARATKUMAR NEMCHAND,DAMYANTIBEN KESHARICHAND,RAVINDRA KESHARICHAND,PURVIBEN KESHARIBEN	,MS JIRGA D JHAVERI
690	SA/171/1991	20/03/2013	ZANABIBI D/O REHMAN KASAM,	MR MM SAIYED	MUSTUFA IBRAHIM MANSURI,KULSIMBIBI D/O REHMAN KASAM DECED THROUGH HIS LEGAL HERIS,LEGAL HEIR OF BHIKHA BHAI GULAM MUSTUFA S/O KULSUMBIBI MANSU,DECD. MEHBOOB GULAM MUSTUFA S/O KULSUMBIBI MANSURI,HANIF GULAM MUSTUFA S/O KULSUMBIBI,NAZIM D/O BHIKHA BHAI GULAM MUSTUFA MANSURI,SARFARAZ MEHBOOB GULAM MUSTUFA MANSURI,RAZIYA D/O BHIKHABHAI GULAM MUSTUFA MANSURI,AASMA WIFE OF SHABIR BHAI,ROSHAN D/O BHIKHABHAI GULAM MUSTUFA MANSURI,ZARINA D/O BHIKHABHAI GULAM MUSTUFA MANSURI,YASMIN D/O BHIKHABHAI GULAM MUSTUFA MANSURI	,NOTICE SERVED,(MR MAHENDRA K PATEL)
691	SA/175/1991	16/12/2010	AMARKOTIYA VINODBHAI SAVJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AMARKOTIYA JIVANLAL MULJIBHAI,AMARKPTIYA DHIRAJLAL MULJIBHAI,AMARKOTIYA VIJYABEN SAVJIBHAI	
692	SA/176/1991	27/07/2012	AHMEDHUSEIN ABDULREHMAN MEMAN,	MR PRAKASH K JANI	BAI SAMI WD/O BHAGVANDAS KARTA OF HUF OF LATE BHAGVANDA,	
693	SA/188/1991	30/06/2014	RAMILABEN JASHUBHAI PATEL,BHUPENDRA JASHUBHAI PATEL(HEIRS OF APPLICANT NO.1,PRAKASH JASHUBHAI PATEL	(MRS DT SHAH),MR NILESH M SHAH	RASIKLAL CHUNILAL KOTHARI,	MR NILESH A PANDYA
694	SA/189/1991	15/07/2013	HEIRS AND LR OF RAMANGIRI AMRATGIRI GOSWAMI,SNEHKUMAR RAMANGIRI,PRADEEPKUMAR RAMANGIRI,PADAMGIRI RAMANGIRI,PANKAJGIGI RAMANGIRI,HARENDRAGIRI RAMANGIRI,AJAYGIRI RAMANGIRI,MAHINDABEN RAMANGIRI,ROHINIBEN RAMANGIRI,MAHESHGIRI RAMANGIRI	MR PRANAV G DESAI,MR BHARAT T RAO	GOVERNMENT OF GUJARAT,COLLECTROR,,B I DESAI, MAMLATDAR	GOVERNMENT PLEADER,RULE SERVED
695	SA/191/1991	18/08/2011	GUJARAT ELECTRIC BOARD NOW PASCHIM GUJARAT VIJ CO.LTD,	(MR MD PANDYA)	GORDHANDAS PUNJABHAI & SONS,	MR IM PANDYA
696	SA/202/1991	03/09/2011	MANJI MOTI RATHWA,	MR DF AMIN	STATE OF GUJARAT,DIVISIONAL FOREST OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
697	SA/208/1991	08/04/2011	SURENDRAKUMAR CHIMANLAL TRIVEDI,NIRMALABEN WD/O.CHIMANLAL MANILAL TRIVEDI,CHANDRAKANT CHIMANLAL TRIVEDI,ARVINDKUMAR CHIMANLAL TRIVEDI,JAYANTBHAI @ JASHWANTLAL CHIMANLAL TRIVEDI,SUSHILABEN CHIMANLAL TRIVEDI,ARUNABEN CHIMANLAL TRIVEDI,BHARTIBEN CHIMANLAL TRIVEDI	MR PRAKASH K JANI	SAIKRIPA CO.OP.HOUSING SOCIETYLTD.,	MR JITENDRA M PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
698	SA/209/1991	25/08/2011	BUDHABHAI JIVABHAI PATEL,JAYANTILAL JIVABHAI PATEL,JIVABHAI VASTABHAI PATEL,SAROJBEN WIFE OF BUDHABHAI JIVABHAI,ASHOKKUMAR,PANKAJKUMR,GITABEN,JAYSH REBEN	DELETED,(MR MB GANDHI)	KALUBHAI @ HAFIJALI MOHMADALI SAIYED DECEASED THROUGH HEIRS,ROSHANBIBI WD.O. KALUBHAI ALIAS HAFIZALI SAIYED,MUNIRALI HAFIZALI SAIYED,NAZMANBANU MAFIZALI,NAUSHADALI HAFIZALI,SHERBANU HAFIZBANU	,(MR YF MEHTA)
699	SA/222/1991	16/06/2011	PATEL VITHALBHAI SHAMBHUBHAI,	MR CH VORA	PATEL NARANBHAI SHAMBHUBHAI,	(MR MD RANA)
700	SA/225/1991	05/03/2011	NEBHABHAI VASHRAMBHAI,	MR MUKESH H RATHOD	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL TRAFFIC SUPDT. (DEFAULT),DEPOT MANAGER	MR MITUL K SHELAT
701	SA/226/1991	17/10/2015	STATE OF GUJARAT,H L PUROHIT OR HIS SUCCESSOR	GOVERNMENT PLEADER	NATVARLAL MALUKCHAND SHAH,ANSUYABEN MUGATLAL VORA	(MR SURESHM SHAH)
702	SA/227/1991	27/08/2012	KARSANBHAI HAPUJI @ HAKUJI MALI,	MR PY DIVYESHVAR	DEVASIBHAI SAVAJIBHAI PATEL,ARAJANBHAI SAVAJIBHAI PATEL	MR SK PATEL
703	SA/236/1991	12/02/2010	NAGAR PANCHAYAT BALASINOR,	MR IQBAL M MALIK	NAWAB SAHEB MAHMAD SALABAT KHANJI JAMIAT KHANJI BABI,ODE LAKHAJI BHATAJI,ODE LALLUJI KALUJI,ODE NARBHAJI RUPAJI,ODE NATHAJI RUPAJI	,MR HARIN P RAVAL
704	SA/242/1991	18/08/2011	HEIRS OF DECEASED PATEL SHIVARAM AMBARAM,PATEL ISHWARLAL SHIVRAM,PATEL SHANKERLAL SHIVRAM,SHANTABEN D/O SHIVRAM AMBARAM,DIVABEN D/O DECEASED PATEL SHIVRAM AMBRAM,HIERS OF DECEASED PATEL RATANBHAI AMBARAM,PATEL NARAYANBHAI RATNABHAI,PATEL SOMABHAI RATNABHAI,BAI MENA W/O PATEL RATNABHAI AMBRAM	,MR RC JANI	RAJPUT ADAJI MEGHAJI HEIRS OF DECEASED RAJPUT TAKHAJI M,RAJPUT MADARJI HIRAJI MANAGER OF H U F,HIERS OFDCEASED TEJAJI FULAJI,SHATABEN W/O TEJAJI FULAJI,RAMJI TEJAJI,KARSANJI TEJAJI,CHAMNAJI TEJAJI,JAYABEN D/O TEJAJI,GAMJIBEN WIFE OF SHANKER MDAJI,RAIBEN TEJAJI W/O SHIVAJI VIHAJI,HEIRS OF DECEASED RAJPUR MANGAJI FULAJI,VASANTABEN W/O MANGAJI FULAJI,AKHIBEN D/O MANGAJI FULAJI,SHARDABEN D/O MANGAJI FULAJI,CHATURJI S/O MANGAJI FULAJI,HEIRS OF DECEASED HARIJI FULAJI,BAI HIRA W/O RAJPUT HARIJI FULAJI,RAJPUT VIRAJI HIRAJI,RAJPUT CHHAGANJI HARIJI,SAMUBEN HARIJI	,MR PRAKASH K JANI
705	SA/243/1991	25/08/2011	KALUBHAI @ HAFIZALI MOHMEDALI SAIYED SINCE DECD TH LEGALHEIR,RASHANBIBI,WD/O KALUBHAI ALIASHAFIZALI MOHMADALI SAIYED.,MUNIRALI HAFIZALI.,NAZBANBANU HAFIZALI.,NAUSHADALI HAFIZALI.,KASAMALI HAFIZALI.,SHERBANU HAFIZALI.	MR GM AMIN,(MR YF MEHTA)	BUDHABHAI JIVABHAI PATEL,JAYANTILAL J PATEL,JIVABHAI V PATEL,SAROJBEN WIFE OPF BUDHABHAI,ASHOKKUMAR,PANKAJKUMAR,GITABEN,JAYASHRIBEN THROUGH GUARDIAN	,DELETED
706	SA/249/1991	05/07/2018	PRAJAPATI RAMJIBHAI BHAGWAN,PRAJAPATI PRABHUDAS MANCHHIRAM,PRAJAPATI MANGUBEN W/O KPRABHUDAS,PRAJAPATI KANUBHAI S/O PRABHUDAS,PRAJAPATI RAMESHBHAI,PRAJAPATI VISHNUBHAI,PRAJAPATI NARMADABEN,PRAJAPATI SHANKARBHAI KHEMABHAI,REWABHAI HARJIBHAI	,MR KV SHELAT	CHAUDHARY MANSANG RANCHHODBHAI,	MR RC JANI
707	SA/251/1991	05/05/2018	KULJIBEN JIVRAJ,VITHAL JIVRAJ,DHIRU JIVRAJ,MAVJI JIVRAJ,SHANTUBEN JIVRAJ,VALIBEN JIVRAJ	MR MC BHATT,(MR A J DESAI)	STATE OF GUJARAT,BAI NANIBEN RUPABHAI SINCE DECD THRO HER HEIRS,HARJIBHAI LAKHMANBHAI,MAGANBHAI LAKHMANBHAI,JADAVBHAI LAKHMANBHAI,CHAMPABEN LAKHMANBHAI,DIWALIBEN CHHAGANLAL,GHANSHYAM CHHAGANLAL DECD.THRO HEIRS,RAMESHBHAI GHANSHYAMBHAI,VIJAYBHAI GHANSHYAMBHAI DELETED,VIJAYBHAI GHANSHYAMBHAI,KANUBHAI GHANSHYAMBHAI,KANUBHAI GHANSHYAMBHAI,CHAMPABEN GHANSHYAMBHAI,CHAMPABEN GHANSHYAMBHAI DELETED,MANJUBEN GHANSHYAMBHAI,MANJUBEN GHANSHYAMBHAI (WIDOW),SHIVAJIBHAI CHHAGANLAL DECD.THRO HEIRS,KAMLESH SHIVABHAI,KAMLESH SHIVABHAI,SHANTUBEN CHHAGANLAL DELETED,GAURIBEN CHHAGANLAL DELETED,BACHIBEN CHHAGANLAL DELETED,LALIBEN CHHAGANLAL,HIRABEN CHHAGANLAL,MANJUBEN CHHAGANLAL	,GOVERNMENT PLEADER,UNSERVED EXPIRED (N),DELETED,RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,(MR PN BAVISHI),MR NK MAJMUDAR,MR BA SURTI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
708	SA/3/1992	16/12/2010	KANKUBEN KISHORBHAI NAI,KANUBHAI SAKALCHAND NAI,RAJUBHAI SAKALCHAND NAI,MAHESHBHAI SAKALCHAND NAI	(MR A J PATEL)	GIRISHBHAI RANCHHODBHAI PATEL,HIMATSINH VAJESINH GARASIA	NOTICE UNSERVED,MR NK MAJMUDAR
709	SA/13/1992	09/11/2012	VASNA RATHOD GRAM PANCHAYAT,	MR GM AMIN	BABUBHAI KANTIBHAI PATEL,	MR KB PUJARA
710	SA/17/1992	23/10/2012	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER	JETHALAL KACHARABHAI PATEL,T M PARMAR,R R BHRAMBHATT,M M VAGHELA,H N JADEJA,K S PATIL,G S GADHAVI,R K DWIVEDI,B D PATEL	NOTICE SERVED,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),(MR BB DESAI),MR MUKUND M DESAI
711	SA/18/1992	25/08/2011	SAIFUDDIN KADARBHAI SODAGAR,FAKRUDDIN KADARBHAI SODAGAR	MR SA DESAI	KADARBHAI MAHOMMADALI SODAGAR,MEMUNABAI WIDOW OF KADARBHAI MAHOMMADALI SODAGAR,MERABEN WIFE OF HUSSEINIBHAI ALIMAHOMMED (SINCE DECD.HEIRS),ASMABEN WIFE OF SHABBIRBHAI DHINIJWALA,NAFISABEN KADARBHAI SODAGAR,HUSSEINIBHAI KADARBHAI SODAGARHEIRS OF OPP NO 3,FIROJEBHAI KADARBHAI SODAGAR,MOIZABHAI KADARBHAI SODAGAR,MAHOMADIBHAI KADARBHAI SODAGAR,KURBANHUSSAIN ABDULHUSSAIN SODAGAR	,MR AS VAKIL,(MR SB VAKIL)
712	SA/20/1992	12/02/2010	DARBAR ABHASING KESARSING,	MR RC JANI	GUJARAT VIDHYUT BOARD,DY. ENGINEER -GEB	
713	SA/23/1992	30/11/2010	STATE OF GUJARAT,DIST. SUPDT. OF POLICE	GOVERNMENT PLEADER	MOHANBHAI KANABHAI PARMAR,	MR ANSHIN H DESAI
714	SA/24/1992	12/01/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	GIRJASHANKAR T JOSHI,	MR DD VYAS
715	SA/36/1992	16/11/2010	HEIRS OF PATEL KACHARABHAI JOITARAM,PATEL SOMABHAI KACHARABHAI,PATEL RATILAL KACHARABHAI,PATEL RAIBEN WD/O.KHODABHAI HEIR OF KHODABHAI GANGARAM,HEIR OF ATMARAM MOTIDAS,PATEL DAHYABHAI ATMARAM KARTA OF FAMILY OF ATMARAM M PATEL,PATEL SOMABHAI RAMDAS,PATEL MANIBHAI ISHWARBHAI SINCE DECD THROUGH HIS HEIRS,RANCHHODBHAI MANIBHAI PATEL,JAYANTIBHAI MANIBHAI PATEL,RASIKBHAI MANIBHAI PATEL,BHARATBHAI MANIBHAI PATEL,SURESHBHAI MANIBHAI PATEL	,DELETED,(MR MC SHAH)	PATEL KESHAVLAL DUNGARDAS DECD. THRO,HERIS M.K.PATEL,	
716	SA/45/1992	14/09/2012	GUJARAT ELECTRICITY BOARD NOW MADHYA GUJARAT VIJ.CO.LTD,	(MR MD PANDYA)	HEIRS OF MOHANBHAI JESANGBHAI PADHIYAR,SOMABHAI MOHANBHAI PADHIYAR,PUNJIBEN MOHANBHAI PADHIYAR,DIWALIBEN MOHANBHAI PADHIYAR	
717	SA/47/1992	16/11/2010	DAUD SUMAR KAJADIA (SINCE DECEASED),BHACHIBEN DAUD KAJADIA,NURMOHMAD DAUD KAJADIA,AHMAD DAUD KAJADIA,MUSA DAUD KAJADIA,FATMA DAUD WIFE OF SULEMAN MAMAD,SARBAI DAUD WIFE OF YAKUB RAJASADHWANI,JENABEN DAUD WIFE OF ISMAIL MULU MALANI,JENNATBEN DAUD WIFE OF YUSUF RAJA SADHWANI	MR KG SHETH	UMAR SUMAR BAPDANI,	
718	SA/51/1992	05/04/2009	AZAD TYPE HOUSE,PARMAR HIRALAL RANCHHODDAS,PARMAR LAXMIBEN RANCHHODDAS	NOTICE SERVED	STATE OF GUJARAT,G K DIWEDI EX-HOME INSPECTOR,KARANSING A CHAUHAN EX. P S I MEHSANA	GOVERNMENT PLEADER,NOTICE UNSERVED
719	SA/52/1992	08/01/2012	PARMAR BONE MILLS,PARMAR HIRALAL RANCHHODDAS	NOTICE SERVED	GUJARAT ELECTRIC BOARD,	(MR MD PANDYA)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
720	SA/54/1992	08/08/2012	SHANTABEN D/O.MANGALBHAI DADABHAI(DECD.),GOTABHAI BHIKHABHAI,HARMANBHAI BHIKHABHAI,GANPATBHAI BHIKHABHAI,JASODABEN BHIKHABHAI,KOKILABEN BHIKHABHAI,SAROJBEN BHIKHABHAI,KAMLABEN BHIKHABHAI,SURYABEN BHIKHABHAI,LILABEN BHIKHABHAI	,MS RUJUTA R OZA	PARMAR MANGALBHAI MATHURBHAI DECD.THRO HEIRS,KASHIBEN WD/O MANGALBHAI MATHURBHAI BIN BHULABHAI,RAYSINGBHAI MANGALBHAI,HARSHADBHAI MANGALBHAI,BABUBHAI MANGALBHAI,AMBABEN MANGALBHAI,MADHUBEN MANGALBHAI,LALITABEN MANGALBHAI,MANJULABEN MANGALBHAI	NOTICE SERVED,NOTICE UNSERVED,MR HM PARIKH
721	SA/55/1992	12/09/2010	VYAS KIRITKUMAR NARHARIPRASAD,VYAS RAMESHKUMAR NARHARIPRASAD	MR MEHUL H RATHOD	SUMERSINH MANGALSINH THAKORE,	MR PM THAKKAR
722	SA/61/1992	05/07/2013	HUSEINBHAI KADRBHAI SODAGAR (L/H.OF DECEASED APP.NO.2.),MEMUNABEN KADARBHAI SODAGAR,MAHERABEN H. CINEMAWALA REPRESENTATIVE THRO.2/2,NAFISHABEN H. MERCHANT HEIRS OF RESP.NO.2.1 & 2.3,FIROJBHAI KADARBHAI SODAGAR REPRESENTATIVE THRO.2/2,MOHAMMADI KADARBHAI SODAGAR (L/H.OF DECEASED APP.NO.2.)	DECEASED LITIGANT,MR AS VAKIL	FAKRUDDIN KADARBHAI SODAGAR SINCE DECD. THRO HIS HEIRS,RUBABBEN FAKRUDDIN SODAGAR,ZAHID FAKRUDDIN SODAGAR,ANISHA A COLOMBOWALA	DS AFF.NOT FILED (N),MR MANISH R BHATT
723	SA/69/1992	12/01/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVAYAT RUDA,	MR HD RANA
724	SA/74/1992	23/12/2010	STATE OF GUJARAT,DEPUTY OCNSERVATOR OF FOREST	GOVERNMENT PLEADER	MUKUNDRAI MOHANLAL JOSHI,	MR PM THAKKAR
725	SA/75/1992	12/01/2010	PANNABEN KANJIBHAI PATEL,DECD.THR.HEIRS.CA 14175/08,18.12.08,ANKITABEN MAHENDRAKUMAR PATEL,HIRALBEN MAHENDRAKUMAR PATEL.,PATEL MAHENDRAKUMAR BABALDAS (HUSBAND),PATEL KANJIBHAI PUNJIRAM (FATHER)	THAKKAR AND PAHWA ADVOCATES	.,	
726	SA/88/1992	27/01/2011	BHAGUBHAI KHUMANSINGH,	MR JOY MATHEW	ZUBEDABIBI ABDULABID ABDULQUDIR,B G COTTON CONSTRUCTION CO.,MOHMED TAIYAB NASIR	,RULE SERVED
727	SA/92/1992	24/11/2010	BAI PASHIBEN W/O LILACHAND TRIKAMLAL SINCE DIED BY HEIRS:,MEVADA VISHNUPRASAD LILACHAND,MEVADA BHANUPRASAD LILACHAND,MEVADA KIRITKUMAR LILACHAND	MR BHARAT JANI	HEIRS OF DECD. RATILAL CHAKURAM MEVADA,SHUSHILABEN RATILAL MEVADA,BHARATKUMAR RATILAL SUTHAR,INDIRABEN RATILAL MEVADA,HASMUKHBHAI RATILAL MEVADA,RAJNIKANT RATILAL MEVADA,HARSHABEN RATILAL MEVADA	MR DS SHAH
728	SA/96/1992	05/09/2011	JENAMBAI AHSHANBHAI,	NOTICE UNSERVED	MANOHARLAL OTAMCHAND HEIRS OF OTAMCHAND M.,MANOHARLAL OTAMCHAND,DEVDAS MOHANLAL,DINESHCHANDRA MOHANLAL,SIPAHI ABBAS NATHU THROUGH HIS HEIRS AND LEGAL REPRESENTATIVES,ALLARAKHA NATHU HEIRS OF SIPAHI ABBAS NATHU,KHATIJA NATHU	NOTICE NOT RECD BACK,MR MEHUL S SHAH,(MR SURESHM SHAH)
729	SA/97/1992	05/02/2011	PASCHIM GUJARAT VIJ LTD.,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER (O&M)	(MR MD PANDYA)	KANTILAL T.NANDHA,VINODRAI B. AGRAVAT	MS KHYATI P HATHI
730	SA/98/1992	05/02/2011	PASCHIM GUJARAT VIJ CORPORATION LTD.,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER (O&M)	(MR MD PANDYA),(MR SN SINHA)	UKABHAI KARSNBHAI,	MS KHYATI P HATHI
731	SA/99/1992	05/02/2011	PASCHIM GUJARAT VIJ CORPORATION LTD.,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER (O&M)	(MR MD PANDYA),(MR SN SINHA)	PRAVINCHANDRA AMRUTLAL PUROHIT,	MS KHYATI P HATHI
732	SA/106/1992	24/11/2010	PATEL SHIVLAL NAGARDAS,	MR TUSHAR MEHTA	PRAJAPATI RAMANLAL JIVRAM,	MR PRAKASH K JANI
733	SA/108/1992	12/01/2010	GUJARAT STATE ROAD TRANSPORT CORP. THRO' ITS MANAGER,SENIOR DIVISIONAL TRAFFIC OFFICER	MR HARDIK C RAWAL,MR SN SHELAT	CHUNILAL POPATLAL PAREKH,	
734	SA/114/1992	18/11/2010	UNION OF INDIA OWING & REPRESENTING WESTERN,	MR SHANTILAL S SHAH,MR RAVI KARNAVAT	MESSRS HARIBHAI MADHAVLAL,THE GENERAL MANAGER SOUTH EASTERN RAILWAY	
735	SA/115/1992	12/03/2010	UNION OF INDIA,	MR SHANTILAL S SHAH	MESSRS HARIBHAI MADHAVLAL,THE GENERAL MANAGER	

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736	SA/132/1992	07/03/2019	VISHNUBHAI KHIMJIBHAI PATEL,	MR SAURABH M PATEL	DESAI VERSIBHAI RANCHHODBHAI RABARI,JAYMAL RANCHHODBHAI RABARI,ARJAN CHEHORBHAI RABARI,SARTAN CHEHORBHAI RABARI,MANIBEN D/O CHEHORBHAI RANCHHODBHAI,JAYSHRI QUARRY WORKS	MR DA BAMBHANIA,(MR RN SHAH)
737	SA/133/1992	07/03/2019	VISHNUBHAI KHIMJIBHAI PATEL,	MR SAURABH M PATEL	JASHIBEN MASABHAI RABARI SINCE DECEASED THRO HEIRS,JAMABHAI MALABHAI RABARI,MALABHAI MELABHAI RABARI,JAYSHRI QUARRY WORKS	,MR DA BAMBHANIA,(MR RN SHAH)
738	SA/149/1992	05/04/2016	KARODIA RAMA HAMIR,KARODIA VIRA RAMA,KARODIA DHANA RAMA	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHOKHAR BADAR HUSEN SINCE DECD. THRO HIS HEIRS,HALIMABEN BADAR HUSAIN KHOKHAR,DILAWAR BADAR HUSEIN KHOKHAR,JANID BADR HUSEIN KHOKHAR,NAZIR BADAR HUSEIN KHOKHAR	MS SEJAL K MANDAVIA
739	SA/150/1992	12/01/2010	NAVYUG EDUCATION SOCIETY,	(MR SURESHM SHAH)	BHARATIBEN A CHAVDA,	MR YOGESH S LAKHANI
740	SA/151/1992	12/01/2010	PITHA MAYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	.,	
741	SA/152/1992	16/09/2008	THE DISTRICT DEVELOPMENT OFFICER,,	MR HARIN P RAVAL	.,	
742	SA/153/1992	17/06/2011	CHANCHALBEN W/O KUBERBHAI RANCHHODBHAI,VITHALBHAI KUBERBHAI,RAMESH KUBERBHAI KUBERBHAI RANCHHODBHAI,DHARMISHTABEN D/O. KUBERBHAI W/O. BHUPENDRABHAI KUBERBHAI,DHARMISTABEN (MINOR) KUBERBHAI,MANJULABEN KUBERBHAI PATEL	MR JASHVANT M PATEL	BHIKHABHAI CHHAGANBHAI PATEL,SUSHILABEN W/O. BHIKHABHAI,JAGADISHBHAIBHIKHABHAI PATEL,JAYESHBHAI BHIKHABHAI PATEL,BHARTIBEN BHIKHABHAI PATEL,JAGRUTIBEN BHIKHABHAI PATEL	SERVED BY AFFIX(N),MR VIBHUTI NANAVATI
743	SA/155/1992	13/12/2010	SORATH PAPER INDUSTRIES,A REGISTERED PARTNERSHIP FIRM,SHANTILAL AMRATLAL,VAHIVATKARTAS OF SORATH PAPER INDUSTRIES	MR MEHUL S SHAH,(MR SURESHM SHAH)	.,	
744	SA/163/1992	28/01/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR PRANAV G DESAI	BHIMABHAI NAGBHAI VALA,	(MR HJ NANAVATI)
745	SA/165/1992	14/12/2010	PATEL RAMBHAI RUGHNATH,	(MR VC DESAI)	PATEL CHATURBHAI RAMDAS,PATEL GOVINDBHAI CHATURBHAI,PATEL BABUBHAI CHATURBHAI,PATEL DAHYABHAI CHATURBHAI,PATEL MAHENDRA CHATURBHAI,PTEL JIVIBEN	MR PRAKASH K JANI
746	SA/166/1992	14/12/2010	RAMABHAI RUGNATH PATEL,	(MR VC DESAI)	HEIRS OF CHATURBHAI RAMDAS,GOVINDBHAI C PATEL,PATEL BABUBHAI CHATURBHAI,PATEL DAHYABHAI CHATURBHAI,MAHENDRA C PATEL,JIVEBEN WD/O CHATURBHAI PATEL,MAFATLAL SHIVLAL SHAH	RULE SERVED,MR PRAKASH K JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
747	SA/167/1992	01/09/2014	RANA BHARATSINH JASUBHA,	(MR DHIRENDRA MEHTA)	HEIRS OF VALAND LALJIBHI ARJANBHAI.,BAI RAMABEN WD/O LALJIBHAI,BHOPABHAI LALJIBHAI,BIPINBHAI LALJIBHAI,PARUBEN D/O LALJIBHAI,HEIRS OF SHIVLAL ARJANBHAI,VALAND HIRABEN SHIVLAL,VALAND KANTILAL SHIVLAL DECD.THRO HEIRS,VALAND PRAKASH SHIVLAL,VALAND JAYESH SHIVLAL,VALAND GIRISH SHIVLAL,VALAND GUNIBEN SHIVLAL,PUSHPABEN ARJANBHAI,RAMABEN KANTILAL VALAND,VIPULBHAI KANTILAL VALAND,RAHULBHAI KANTILAL VALAND,DIPUBEN KANTILAL VALAND,CHIMANLAL ARJANBHAI VALAND DECD, THRO HEIRS,KANTABEN CHIMANLALVALAND (WIFE,JITENDRA CHIMANLAL VALAND(SON),PRAFUL CHIMANLAL VALAND(SON),MAHESH CHIMANLAL VALAND (SON),VALAND RAMBHABEN ARJANBHAI DIED DURING THE PENDENCY SUIT,VALAND SAVITABEN ARJANBHAI,VALAND PRABHABEN ARJANBHAI DECD.THRO HEIRS,HANSABEN PREMJIBHAI CHAVDA (DAUGHTER),HASMUKH PREMJIBHAI CHAVDA(SON),PRAKASH PREMJIBHAI CHAVDA(SON),PUSHPA PREMJIBHAI CHAVDA(SON),DOLARBEN PREMJIBHAI CHAVDA (DAUGHTER),VALAND KANCHANBEN ARJANBHAI,VALAND LABHUBEN ARJANBHAI,VALAND SHARDABEN ARJANBHAI,BHARWAD GHELABHAI SHINDABHAI	,DELETED,MR P J YAGNIK
748	SA/168/1992	21/01/2011	MOHLA ABRAHAMBHAI VAJIRBHAI,MOHLAMOHAMADBHAI ABRAHAMBHAI	MR SS BELSARE	HEIRSOF RAVAL LALLU VELLA,RAVAL MADHABHAI LALLUBHAI,RAVAL KARSANBHAI LALLUBHAI,BAI MANIBEN W/O LALLU VELA,KANTABEN D/O RAVAL LALLU VELA,TARABEN D/O RAVAL LALLU VELA,RAVAL MANJIBHAI VELABHAI	DELETED,RULE SERVED,(MR VC DESAI)
749	SA/170/1992	07/02/2013	PATEL RAVJI JERAM,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF TRIKAM RANCHHOD,RAMBHABEN TRIKAMJI,PARSHOTTAM TRIKAMJI,JAYSUKHLAL TRIKAMJI,PRABHUDAS TRIKAMJI,DAMJI TRIKAMJI,JAMNADAS TRIKAMJI,NANDLAL TRIKAMJI	RULE NOT RECD BACK,RULE SERVED,(MR VC DESAI)
750	SA/171/1992	07/02/2013	RAVJI TERAM PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF TRIKAM RANCHHOD,RAMBHABEN TRIKAMJI,PARSOTTAM TRIKAMJI,JAYSHUKHLAL TRIKAMJI,PRABHUDAS TRIKAMJI,DAMJI TRIKAMJI,JAMNADAS TRIKAMJI,NANDLAL TRIKAMJI	,RULE NOT RECD BACK,RULE SERVED
751	SA/178/1992	17/10/2015	MODERN TAKLIES A REGISTERED PARTNERSHIP FIRM,PLAY HOUSE TALKIES A REGISTERED PARTNERSHIP FIRM	NOTICE NOT RECD BACK,APPEARANCE DELETED	NATVARLAL MALUKCHAND SHAH,SMT.ANSUYABEN MUGATLAL,STATE OF GUJARAT NOTICE TO BE SERVED THROUGH,H.L.PUROHIT OR HIS SUCCESSOR	GOVERNMENT PLEADER,RULE SERVED
752	SA/179/1992	27/01/2011	VISHNUMAL JIVATRAM,	(MR PV HATHI),(MR BIREN A VAISHNAV)	SIHOR NAGR PANCHAYAT,DISPSINH VAJABHAI	(MR DHIRENDRA MEHTA),MR HARIN P RAVAL
753	SA/192/1992	16/07/2014	HARIVADAN G. PATEL,SINCE D/D THROUGH HIS HEIRS,RANJANBEN HARIVADAN PATEL,SANDIPBHAI HARIVADAN PATEL	MR NK MAJMUDAR	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI
754	SA/202/1992	09/12/2012	DIRECTOR,STATE OF GUDJARAT	GOVERNMENT PLEADER	SAVITABEN MULJI RAICHURA,	MS SEJAL K MANDAVIA
755	SA/206/1992	25/08/2011	GUJARAT ELECTRICITY BOARD NOW MADHYA GUJARAT VIJ CO.LTD,DEPUTY ENGINEER,GUJ.ELE.BOARD NOW MADHYA GUJARAT VIJ COM.LTD	(MR MD PANDYA)	PATEL ISHVARBHAI MULJIBHAI,	(MR SK BUKHARI)
756	SA/207/1992	21/09/2012	NAYAK LALJIBHAI CHHANALAL SINCE DECD.THRO HIS HEIRS,SHARDABEN LALJIBHAI NAYAK,HARIKRISHNABHAI LALJIBHAI NAYAK,MADHUSUDANBHAI LALJIBHAI NAYAK,MUKUNDBHAI LALJIBHAI NAYAK,KIRITBHAI LALJIBHAI NAYAK,DILIPBHAI LALJIBHAI NAYAK	(MR A J PATEL)	NAYAK SHOBHNABEN W/O RATILAL M.NAYAK,	MR BR PARIKH,(MRS REKHA B PARIKH)
757	SA/208/1992	21/09/2012	NAYAK SHASHIKANT ATMARAM,	(MR A J PATEL)	NAYAK SHOBHNABEN, WIFE OF RATILAL MANILAL NAYAK,	

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758	SA/213/1992	23/09/2015	PANCHMAHALS DIST. PANCHAYAT,TAL. DEVELOPMENT OFFICER	NOTICE SERVED	BABUBHAI BHAWANBHAI BARIA,	NOTICE SERVED
759	SA/4/1993	21/01/2011	G S R T C,	MR PRANAV G DESAI	KISHOR B SHAH,	MR HASIT H JOSHI
760	SA/5/1993	18/10/2012	HEIRS OF BECHARJI BAPUJI THAKOR,AMRUTLAL BECHARJI,LAXMANJI BECHARJI TRANSFERED AS RESPT. NO 7.,LALAJI BECHARJI,BABUJI BECHARJI,DAHIBEN BECHARJI	MR KB PUJARA	HEIRS OF ARJANJI SALUJI THAKOR,RAMSINGJI ARAJANJI,SHANAJI ARJANJI,HEIRS OF NAGJI SOMAJI HEMAJI,DASHRATHJI NAGJI,VIRAMJI NAGJI,JIVIBEN NAGJI THROUGH HER GUARDIAN DASHRATHJI NAGJI,GANDAJI SOMAJI HEMAJI THAKOR,HEIRS OF NATHAJI HEMAJI THAKOR,REVABEN WD/O NATHAJI HEMAJI,GABHAJI NATHAJI,AATAJI NATHAJI,GOPALJI HEMAJI THAKOR,HEIRS OF MOPTAJI HEMAJI THAKOR,SANTOKBEN WD/O MOPTAJI HEMAJI,CHUTHAJI MOPTAJI,CHAMANJI MOPTAJI,JADIBEN MOPTAJI,AMRIBEN MOPTAJI,LAXMANJI BECHARJI	,NOTICE SERVED,RULE SERVED,MR KH BAXI
761	SA/7/1993	07/02/2014	LAKHANI CHEMICALS INDUSTRIES,	MR RC KAKKAD	GUJARAT STATE FINANCIAL CORPN.,DEPUTY ENGINEER PASCHIM GUJARAT VIJ COM. LTD.,BANK OF MAHARASHTRA	NOTICE SERVED,MR RD DAVE,HASURKAR ASSOCIATES
762	SA/16/1993	21/12/2012	PATEL CHELABHAI BHAGVANBHAI DECED.THR'HEIRS,PATEL JYOTSNABEN CHELABHAI,PATEL MANGALBHAI BHAGVANBHAI,PATEL HIRABEN MANGALBHAI	MR RC JANI,	MAFATLAL MULCHANDBHAI PATEL,NATVERLAL MULCHANDBHAI PATEL	MR YN OZA,MS RENU D CHAUDHARY
763	SA/22/1993	22/04/2013	BHATT JASUMATIBEN WD/O JAYANTILAL CHHOTALAL,BHATT JAYANTILAL CHHOTALAL	MR BD DESAI	SONI VRAJLAL GOPALDAS,THAKER JAYANTILAL MANILAL,VYAS KRISHNALAL MAGANLAL	NOTICE SERVED,NOTICE UNSERVED,MR MB FAROOQUI
764	SA/24/1993	20/12/2019	KALACHAND HEMRAJ KISHNANI,	ADVOCATE NOTICE SERVED,MR VH DESAI	HEIRS OF AMINABEN ISMAIL,ISMAIL AMIN,ALIBHAI AMIN,VALI MAHAMAD AMIN,MANUMA AMIN	,MR RC KAKKAD
765	SA/27/1993	29/08/2011	ABDUL LATIF AHMADMIYA,ABDUL RASID AHMEDMIYA,GULAM ALI AHMEDMIYA,AYESHABIBI D/O AHMADMIYA	(MR PV HATHI)	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
766	SA/28/1993	22/07/2013	BABUBHAI MUSABHAI MITHANI THRO' HIS HEIRS,DOLATBANU BABUBHAI,CHHOTUBHAI BABUBHAI MITHANI,JARINA BABUBHAI MITHANI,NASIM BABUBHAI MITHANI,JEHANGIR BABUBHAI MITHANI,DR.DILSAZ BABUBHAI MITHANI,SAMIP BABUBHAI MITHANI,MUNISH BABUBHAI MITHANI,MOHMEDBHAI BABUBHAI MITHANI,SAHENAZ BABUBHAI MITHANI,MAHEZBIN BABUBHAI MITHANI	MR JINESH H KAPADIA	THE UNION OF INDIA THRO' THE SECRETARY,THE STATE OF GUJARAT THRO' THE COLLECTOR & SETTLEMENT	GOVERNMENT PLEADER,MR YV VAGHELA,MR DIPAK A THAKER
767	SA/34/1993	29/01/2016	BINDWASINI PANDE,	(MR SUNIL C PATEL)	RAJMANI MAHAVIR TRIPATHI,	NOTICE NOT RECD BACK
768	SA/35/1993	07/11/2014	THAKOR DHIRUBHAI VIRAMBHAI,	UNSERVED EXPIRED (N)	BAMCHA RAMANBHAI SHANKARBHAI,	
769	SA/36/1993	05/06/2011	SHRI MAHAVIRSWAMI JAIN DERASAR,SURCHAND HIRACHAND SHAH,SHAH SHANTICHAND SOBHAGCHAND CHOKSI	NOTICE SERVED,NOTICE UNSERVED	STATE BANK OF INDIA,	NOTICE SERVED,MR PRANAV G DESAI
770	SA/52/1993	02/11/2013	NATHUBHAI HARJIVANDAS,SHANTI @ SHANTABEN CHANDRAKANT,POWER OF ATTORNEY HOLDER JAMNADAS PARBHUDAS GANDHI,POWER OF ATTORNEY HOLDER RAMESHCHANDRA JAMNADAS GANDHI	(MR MC SHAH)	RUXANIBEN BHIKHUBHAI GANDHI,BHIKHUBHAI DAHYABHAI GANDHI,PARUL D/O BHIKHUBHAI DAHYABHAI,GIRISHBHAI CHIMANLAL GANDHI	MR DD VYAS
771	SA/68/1993	10/03/2013	AMRITLAL RAMANLAL & CO,	MR AR MAJMUDAR	PATEL KALIDAS MOTIBHAI,	MR JITENDRA M PATEL
772	SA/73/1993	12/03/2010	JAYANTILAL SHAH AND COMPANY,JAYANTILAL BHOGILAL SHAH	MR PRASHANT G DESAI	SUMATICHANDRA RAMLAL SHAH,SHREYANSHKUMAR SUMTICHANDRA,MUKESHKUMAR SUMATICHANDRA,JIGNESHKUMAR SUMATICHANDRA,VIMALABEN SUMATICHANDRA SHAH	RULE SERVED,RULE UNSERVED
773	SA/75/1993	25/08/2011	STATE OF GUJARAT,DIRECTOR OF EMPLOYMENT AND TRAINING,PRINCIPAL,I.T.I.	GOVERNMENT PLEADER	KIRITKUMAR JETHALAL PANDYA,RAJENDRASINH INSRASING ZALA	RULE SERVED,MR YOGESH S LAKHANI

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774	SA/76/1993	05/06/2011	ZUBEDA ISMAIL,	(MR PV HATHI)	SHARDABEN GAJANAND JOGLEKAR,LATABEN JOGLEKAR,BHARVAD KALU KANA,BHAVNABEN NARANDAS SHINGH,PRITIBEN HARILAL ADREJA	NOTICE SERVED
775	SA/78/1993	23/11/2010	JAYABEN T MEHTA,	MR YOGESH S LAKHANI	BHANUSHANKAR B JOSHI,	NOTICE SERVED
776	SA/79/1993	23/12/2010	STATE OF GUJARAT,DY. CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	CHUDAMAL GALA PATIL,HARISH VASANTRY SHUKLA	NOTICE SERVED,MR PM THAKKAR
777	SA/80/1993	23/12/2010	STATE OF GUJARAT,DY. CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	ANVAR SULEMAN KANIYA,	MR PM THAKKAR
778	SA/81/1993	23/12/2010	STATE OF GUJARAT,CONSERVATOR OF FOREST	GOVERNMENT PLEADER	ITBAR HUSSAIN HASAM SOLANKI,	MR PM THAKKAR
779	SA/83/1993	02/11/2013	ZALA AJUBHA LALUBHA,	MR PM THAKKAR	SOLANKI BHIKHUBHAI VIRSANGBHAI,	MR ASIM J PANDYA
780	SA/85/1993	03/07/2013	UNION OF INDIA,DEPUTY REGISTRAR	GOVERNMENT PLEADER	SENDHABHAI MADANBHAI DESAI,	(MR VC DESAI)
781	SA/86/1993	07/07/2008	UNION OF INDIA,REGIONAL PROVIDENT FUND COMMR.	MR DIPAK A THAKER	SHAHBUDDIN JAMALBHAI THARANI AND COMPANY,MAMLATDAR OF DHORAJI	GOVERNMENT PLEADER,(MR SURESHM SHAH)
782	SA/87/1993	09/11/2012	SARABIBI D/O AHMAD MOHMAD MUSTAFA,HAJRABIBI D/O AHMAD MOHMAD MUSTAFA	NOTICE UNSERVED	ISMAIL ASARAF MOHAMAD,SUBHANBIBI AHMAD ASARAF,TAHERBIBI AHMAD ASARAF,FATMABIBI AHMAD ASARAF	MR DF AMIN
783	SA/98/1993	25/08/2011	ARUNCHANDRA B PATEL,GUNVANTRAI B PATEL	MR DD VYAS	BHANABHAI RAVIYABHAI, THRO'PAHTHAKORBHAI B PATEL,PALIBEN W/O BUDHABHAI,SHANKARBHAI BUDHABHAI,GOVINDBHAI BUDHABHAI,MOHANBHAI BUDHABHAI,RAMANBHAI MANGABHAI,SUMANBHAI MANGABHAI,DASHRATHBHAI MANGABHAI,RUKHIBEN D/O MANGABHAI & W/O CHHIBUBHAI PATEL	NOTICE SERVED,DELETED
784	SA/100/1993	14/09/2012	NATWARLAL MOHANLAL CHAUHAN,	MR SS BELSARE	BABULAL MOHANLAL HASOTI,URMILABEN BABULAL MOHANLAL	,MR BR PATEL
785	SA/101/1993	27/11/2015	PREMAJI PHULAJI,	MR DM THAKKAR	UNION OF INDIA,	
786	SA/105/1993	13/02/2017	RAJEBHAI DOSANBHAI,	UNSERVED EXPIRED (N),ADVOCATE NAME DELETED	ANIL BHASKAR GANU,DECD TRAMBAK GANESH GANU, THRO: HIS HEIRS,SHILABEN TRAMBAK GANU,DILIPKUMAR TRAMBAK GANU,BHARATIBEN A GODBOLE,DATTATRAYA GANESH GANU, DECD THRO : HIS HEIRS,LILABEN DATTATRAYA GANU DELETED,VIJAY DATTATRAYA GANU,AVINASH DATTATRAYA GANU, THRO: HIS FRIEND,JAYANTI ARYUT DHAREY,SUDHIR DATTATRAY GANU,VALIBHAI DOSANBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DELETED
787	SA/109/1993	24/11/2010	BAI AJUBA D/O FATEMIYA N.,	MR A R SHAIKH	BAI BIBIBU WD/O FATEMIYA NANOOMIYA,JINNATBIBI D/O FATEHMINYA NANUMINYA,JINATABIBI D/O FATEMIYA NANOOMIYA,MALEK SADIKBHAI FATEBHAI,JINNATBIBI S MALEK,SHAKINABIBI S MALEK,NAJMA S MALEK,YASHIN S MALEK,KALUBHAI S MALEK,BHURABHAI S MALEK,MAHMADRAFIK S MALEK,BAI MARIYAM D/O FATEMIYA NANOOMIYA,KAZI AMIRMIYA MAHEMOODMIYA,KAZI BABAMIYA MAHEMOODMIYA,KAZI NASIRMIYA MAHEMOODMIYA,KAZI ISAMLMIYA MAHEMOODMIYA	,MR PRAKASH K JANI,MR GA MALIK
788	SA/112/1993	08/11/2011	DWARKANATH BAPURAO DEVDHAR,	MR BHARAT JANI	KARSANDAS KUBERDAS PATEL, SINCE DIED THROUGH HEIRS:,RANJANBEN KARSANDAS PATEL,VINODKUMAR KARSANDAS PATEL,SANKUBEN KARSANDAS PATEL,NARENDRAKUMAR KARSANDAS PATEL	,NOTICE SERVED,ABATED
789	SA/113/1993	30/06/2011	SHAH MANHARLAL BALUBHAI,	(MR MC SHAH)	HEIRS OF DECD. JETHABHAI V PATEL,GANGABEN W/O JV PATEL,USHABEN VINODBHAI PATEL,USHABEN RAMDAS PATEL,INDUMATIBEN T PATEL,SHARDABEN C PATEL	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
790	SA/117/1993	07/06/2010	KAVJI SUKAJI LIMBAT,MAGANJI SUKAJI LIMBAT	MR JV JAPEE	NINAMA KAVJI DALAJI,DHULAJI KAVJI NINAMA,RAMESH KAVJI NINAMA	(MR SK BUKHARI)
791	SA/118/1993	09/11/2012	PATEL CHHOTALAL SOMCHAND,	MR PRAKASH K JANI	PATEL CHANDUBHAI SOMCHAND,	NOTICE SERVED
792	SA/119/1993	25/06/2008	BAHUCHARAJI TEMPLE TRUST,C K TRIVEDI, ADMINISTRATOR, BAHUCHARAJI TEMPEL TRUST	(MR GIRISH D BHATT)	PANCHAL BABULAL MULJIBHAI,MEHTA LAXMIBEN PRAVINCHANDRA,THAKKAR MANEKLAL MANILAL -DELETED-	NOTICE SERVED,DELETED

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793	SA/120/1993	25/06/2008	BAHUCHARAJI TAMPLE TRUST,C K TRIVEDI OR HIS SUCCESSOR IN OFFICE, ADMINISTRATOR	(MR GIRISH D BHATT)	TRIVEDI LALSHANKER SHIVPRASAD,ZALA RAMAJI KISHORJI - DELETED-,DAVE JITENDRAKUMAR MOHANLAL,PATEL RAMJIBHAI KANJIBHAI,LABHUBEN SAVJIBHAI,THAKORE MANEKLAL MANILAL - DELETED-,DIVAN USUFKHA JABBARSA,PANCHAL RAMANLAL BABULAL,DARJI CHHANCHHIBEN DAJUBHAI,SOLANKI LAXMANSINH MOHANSINH -DELETED-,PATEL KANTIBHAI BHAGVANDAS,THAKER VINODKUMAR DEVSHANKER,PATEL CHANDULAL AMBALAL,RAVAL VIJAYKUMAR GAUTTAMLAL,PATEL BHARATKUMAR DAHYALAL,PATEL SATISHKUMAR JAYANTILAL,THAKER GUNVANTLAL KUBERDAS,JOSHI RATILAL AMTHALAL,SINCE D/D THROUGH HIS HEIRS:-,JASHIBEN @ JASHUMATIBEN WD/O RATILAL A. JOSHI,ASHWINKUMAR RATILAL JOSHI,VIJAYKUMAR RATILAL JOSHI,KOKILABEN D/O.RATILAL A.JOSHI & WIFE OF JASHWANTKUMAR VYAS,KAILASHBEN D/O.RATILAL A.JOSHI& WIFE OF RAJESHSUMAR VYAS,MEENABEN D/O.RATILAL A.JOSHI, WIFE OF MAHESHKUMAR JANI,,GAYATRIBE D/O.RATILAL A.JOSHI,& WIFE OF VASUDEV JOSHI,,PANDYA VASUDEV KESHAVLAL,JOSHI SHASHIKANT BABULAL,SONI GOPALBHAI PARSOTTAMDAS SINCE D/D THROUGH HIS HEIRS:,SONI KAMLABE WD/O GOPALBHAI,YOGESHKUMAR GOPALBHAI SONI,BHARATBHAI GOPALBHAI SONI,KANAIYALAL GOPALBHAI SONI,JAYSHREEBEN D/O.GOPALBHAI,SONI ANSUYABEN D/O.GOPALBHAI,PATNI HIMATLAL SUKHLAL,THAKER RAMANLAL VADILAL,PUJARA CHATURBHAI KHODIDAS	,DELETED,RULE SERVED,MR UI VYAS
794	SA/121/1993	24/11/2010	PATEL CHHOTABHAI SHANKARBHAI SINCE DECD. THROUGH HEIRS:,MANIBEN WD/O.CHHOTUBHAI SHANKERBHAI PATEL,VIMALBEN D/O.CHHOTABHAI SHANKERBHAI PATEL,SHARDABEN D/O CHHOTABHAI SHANKERBHAI PATEL,ASHOKBHAI CHHOTABHAI PATEL,JAGDISHBHAI CHHOTABHAI PATEL	(MR GIRISH D BHATT)	HEIRS OF PRAJAPATI VITHALBHAI VALLABHBHAI,MANJULABEN WD/O VITHALBHAI V.,VISHNUBHAI VITHALBHAI,HARSHADBHAI VITHALBHAI,KUSUMBBEN W/O GHANSHYAMBHAI MANIBHAI,SUMATIBEN W/O ARVINDBHAI SHANABHAI DALWADI,PRAJAPATI JETHABHAI AMBALAL,PRAJAPATI MANIBHAI AMBALAL,PRAJAPATI NATHABHAI AMBALAL,PRAJAPATI RANJITBHAI AMBALAL,PRAJAPATI AMBALAL VALLABHBHAI,PRAJAPATI BHIKHABHAI MOTIBHAI,PRAJAPATI MOTIBHAI RAMABHAI SINCE DECD. THROUGH HIS HEIRS:,RANCHHODBHAI MOTIBHAI PRAJAPA TI,RAMANBHAI MOTIBHAI PRAJAPATI,BHIKHABHAI MOTIBHAI PRAJAPATI,PRAJAPATI SHANKARBHAI DAMODAR-DAS,SINCE DECD. THROUGH HEIRS:,MANGUBEN WD/O .SHANKERBHAI DAMODARDAS	,(MR A J PATEL)
795	SA/123/1993	02/12/2014	MAYANK KANTILAL DESAI,MANJULA KANTILAL DESAI,BHAVNA KANTILAL DESAI,PAULAM KANTILAL DESAI	MR NILESH M SHAH	HEIRS OF SURENDRA NAGINDAS GANDHI,VEENABEN SURENDRA GANDHI,VIPUL SURENDRA GANDHI,RAKESH SURENDRA GANDHI,AMAR SURENDRA GANDHI,CHAMPABEN NAGINDAS GANDHI,HARSAHD NAGINDAS GANDHI	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR NK MAJMUDAR

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796	SA/125/1993	02/04/2013	AMRITLAL NARANDAS PANCHAL & OTHERS.,HIRALAL NARANDAS PANCHAL,HIRALAL NARANDAS PANCHAL,NARMADABEN WIDOW OF RAMLAL NARANDAS,NARMADABEN WIDOW OF RAMLAL NARANDAS,PANCHAL LALUBHAI RAMLAL,PANCHAL LALUBHAI RAMLAL,SAROJBEN DAUGHTER OF RAMLAL NARANDAS,SAROJBEN DAUGHTER OF RAMLAL NARANDAS,SOBHANABEN DAUGHTER OF RAMLAL NARANDAS,SOBHANABEN DAUGHTER OF RAMLAL NARANDAS,ANJUBEN DAUGHTER OF RAMLAL NARANDAS,SAVITABEN DAUGHTER OD NARANDAS MOHANDAS,SHARDABAHEN DAUGHTER OF NARANDAS MOHANLAL,SHANTABEN DAUGHTER OF NARANDAS MOHANLAL	,(MR VC DESAI)	PANCHAL MADHUBEN BALDEVDAS OF BALDEVDAS KHUSALDAS & ORS.,PANCHAL SAVITABENBALDEVBHAI D/O.BALDEVDAS KHUSALDAS,PANCHAL BHAGVATIBEN BALDEVDAS D/O.BALDEVDAS KHUSHALDAS,PANCHAL VADILAL NARANDAS SINCE DECD.REPRESENTED THROUGH,HASHUBHAI VADILAL PANCHAL,RAJNI VADILAL PANCHAL,INDUBEN DAUGHTER OF VADILAL NARANDAS WIFE OF RAMESHCHANDRA	,NOTICE SERVED
797	SA/130/1993	24/11/2010	RANJITSINH DANSINH PARMAR,	MR DM THAKKAR	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL COMTROLLER	NOTICE SERVED,MR HS MUNSHAW
798	SA/133/1993	05/05/2011	LAKSHMICHAND DURLABHJI,	(MR PN BAVISHI)	VIMLABEN AMRATLAL,ASHWINKUMAR AMRATLAL,HARENDRAKUMAR AMRATLAL,ASHOKKUMAR AMRATLAL,PARESHKUMAR AMRATLAL	(MR SURESHM SHAH)
799	SA/137/1993	24/12/2010	HEIRS OF SONI MAGANLAL ODHAVJI,PRANLAL MAGANLAL,JAYANTILAL MAGANLAL,BHOGILAL MAGANLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	DINESH MOHANLAL,M M CHATALIYA	NOTICE SERVED,MR MANOJ N POPAT
800	SA/140/1993	26/11/2012	UNION OF INDIA,DIVISIONAL MANAGER,A E N,I O W	MR KJ DWIVEDI,MR KALPESH N SHASTRI	KRISHNAKUMAR S THAKOR,YOGESHKUMAR S THAKOR,MOTILAL NAGINDAS,JAYSHRIBEN P MEHTA,LILAWATIBEN B MEHTA,SURESHCHANDRA J SHAH	DS AFF.NOT FILED (N)
801	SA/141/1993	09/11/2012	RASILABEN J VANPARIYA,	MR HD RANA	THE DISTRICT PANCHAYAT,STATE OF GOVT. OF GUJARAT, PANCHAYAT DEPARTMENT,DISTRICT AGRICULTURE OFFICE,	
802	SA/142/1993	09/11/2012	PRAJAPATI PARSHOTTAMBHAI MAGANBHAI,	MR VASANTS SHAH	PRAJAPATI PRABHUBHAI UMEDBHAI,LEGASL HEIRS OF THE DECD. PRAJAPATI RANABHAI JOITARAM,REVABEN WD/O RANABHAI JOITARAM,DAIBEN D/O RANABHAI JOITARAM,ISHWARBHAI RAMABHAI PRAJAPATI,RAIBEN D/O RAMABHAI JOITARAM,SJHAKIBEN D/O MANUBHAI RAMDAS,CHANCHIBEN W/D OF MANUBHAI RAMDAS,GITABEN D/O MANUBHAI RAMDAS,RAJENDRA MANUBHAI,BHAGIBEN D/O MANUBHAI RAMDAS,PRAJAPATI AMARATBHAI RAMDAS,PRAJAPATI JAYANTIBHAI RAAMBHAI	
803	SA/143/1993	30/07/2012	PATEL BHIKHABHAI VARVABHAI,	NOTICE SERVED	GUJARAT ELECTRICITY BOARD,	MR RC JANI
804	SA/159/1993	09/11/2012	CHANDULAL GOVINDBHAI CHIKANI,	MR DM THAKKAR	GUJARAT STATE ROAD TRANSPORT CORPORATION,COMPETENT OFFICER	MR ASHISH M DAGLI
805	SA/162/1993	05/03/2016	KAVJI LALAJI CHOLAVIYA,KALAJI LALAJI CHOLAVIYA	MR NK MAJMUDAR	HEIRS OF CHOLAVIYA JIVA HAKSI,CHOLAVIYA VAKUTBEN JIVA DELETED AS PER COURT'S ORDER,CHOLAVIYA VARJUBEN JIVA DELETED AS PER COURT'S ORDER,CHOLAVIYA SHAKRAJI JIVA SINCE DECD.THRO HIS HEIRS,CHOLAVIYA DITAJI JIVA,CHOLAVIYA CHATURJI JIVA,CHOLAVIYA BASHU JIVA,CHOLAVIYA DHULIBEN JIVA,CHOLAVIYA RATANBEN SHAKARABHAI,CHOLAVIVA JASUBEN SHAKARABHAI,CHOLAVIA NILABEN SHAKARABHAI,CHOLAVIVA VIMALBEN SHAKARABHAI,CHOLAVIVA KANTILAL SHAKARABHAI,CHOLAVIYA SURAJBEN SHAKARABHAI,CHOLAVIVA VISHNUBHAI SHAKARABHAI	,NOTICE SERVED,APPEARANCE DELETED,(MR BR GUPTA),MR MITUL K SHELAT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
806	SA/165/1993	01/10/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER,COMPETENER AUTHORITY,DEPO MANAGER	MR HS MUNSHAW	KANTILAL N. DANGER,	MR NV SOLANKI
807	SA/191/1993	03/04/2011	PATHAN MEHTABKHAN SOYALKHAN,	UNSERVED EXPIRED (N)	PATHAN BAJITKHAN KALEKHAN,	MR VH DESAI
808	SA/196/1993	04/07/2011	PRABHAVATIBEN NANJIBHAI SHILU,	(MR DEEPAK M SHAH)	KANTILAL BHAGVANJI VARDANGAR,	(MR BK PARIKH),MR MB PARIKH,MR MEHUL S SHAH,(MR SURESHM SHAH)
809	SA/208/1993	30/01/2013	DHANUBEN WD/O.MORARBHAI KESHAVBHAI BHIMPORIA,SAVITRI D/O.MORARBHAI KESHAVBHAI BHIMPORIA,RAMESHBHAI MORARBHAI BHIMPORIA,JAGDISH MORARBHAI BHIMPORIA,LALITA D/O.MORARBHAI KESHAVBHAI BHIMPORIA,MUKESH MORARBHAI BHIMPORIA	(MR GIRISH D BHATT)	BABUBHAI KESHAVBHAI BHIMPORIA,BHAGWANBHAI KESHAVBHAI ALIAS BUDHIYABHAI BHIMPORIA,KESHARBEN D/O.KESHAVBHAI NATHUBHAI,MANIBEN D/O.KESHAVBHAI NATHUBHAI	,(MR NV ANJARIA)
810	SA/215/1993	01/07/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	MULNARAYAN POPATLAL PUROHIT SINCE DECEASED THROUGH HEIRS,NIRMLABEN W/O MULNARAYAN POPATLAL,MUKESHBHAI MULNARAYAN PUROHIT,VIJAYBHAI MULNARAYAN PUROHIT,NAINABEN VIRATBHAI THAKER,ASHMITABEN GAUTAMBHAI JANI	,MS MITA S PANCHAL
811	SA/220/1993	05/03/2011	RUKAIYABIBI WD/O.MAULVI MUSA JHABHA,	NOTICE SERVED	RABIYABIBI WD/O.ABDULSAMED JHABHA,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
812	SA/224/1993	02/07/2013	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	VIRENDRANATH P DUBE,	
813	SA/234/1993	11/03/2012	JASHIBAI RABARI,	MR CH VORA	PATEL MAVJI KARSHAN,DECD.THR. HEIRS.CA.7776/08 DT.18.12.08.,DHANJI MAVJI,,PREMJI MAVJI,,PATEL MANILAL KARSHAN,DECD,THRHEIRS.CA.7774/08 DT.18.12.08.,KESARBEN MANILAL PATEL.,MAHENDRA MANILAL PATEL.,KANTILAL MANILAL PATEL.,PATEL VASHRAM KARSHAN	,(MR PN BAVISHI)
814	SA/236/1993	26/11/2010	JELIBEN WD/O CHHOTUBHAI KALYANJI,RAMESHCHANDRA CHHOTUBHAI,ARVIDNKUMAR CHHOTUBHAI,NIRUBEN D/O CHHOTUBHAI,DHANUBEN CHHOTUBHAI,SHUSHILABEN D/O CHHOTUBHAI,PUSHPABEN D/O CHHOTUBHAI	(MR BHARAT J SHELAT)	SURAT MUNICIPAL CORPORATION,SHANTILAL MOTICHAND PANWALA,NARESHCHANDRA MOTICHAND PANWAL,RAMESHCHANDRA MOTICHAN PANWALA,THAKORBHAI KALYANJI MISTRI	MR PRASHANT G DESAI
815	SA/237/1993	26/11/2010	BHIKHABHAI GULABBHAI RANDERI,	(MR BHARAT J SHELAT)	SURAT MUNICIPAL CORPORATION,SHANTICHAND MOTICHAND PANWALA,NARESHCHANDRA MOTICHAND PANWALA,RAMESHCHANDRA MOTICHAND PANWALA	MR PRASHANT G DESAI
816	SA/243/1993	14/12/2010	DAKSHABEN NITINKUMAR DALAL,	(MR SURESHM SHAH)	NITINKUMAR DHANVADAN DALAL,	MR MG NAGARKAR
817	SA/245/1993	13/06/2011	PRO.RAVIKANT V.KANT,C C MASTER,REV. P T CHRISTIAN,M T T COLLEGE FOR WOMEN	MR MC BHATT	SHALINIBEN G.CHRISTIAN -DELETED-,BISHOP E D CLIVE -DELETED-,REV.R M RATHOD,R S JADHAV	DELETED,RULE SERVED,MR GIRISH PATEL
818	SA/247/1993	12/03/2010	GUJARAT STATE ROAD TRANSPORT CORP. THRO' ITS CHIEF,,GUJARAT STATE ROAD TRANSPORT CORP. THRO' ITS DIVISIONAL	MR HS MUNSHAW	SURYAKANT RAMNIKLAL THAKKAR,	RULE SERVED
819	SA/18/1994	11/02/2012	GUJ.STATE CO.OP. AGRICULTURE & RURAL DEVELOPMENT BANK LTD.,	MR MITUL K SHELAT	MOHMED ISMAIL VANIA,	MR YATIN SONI
820	SA/22/1994	14/12/2010	PATEL SHARDABEN BHAILALBHAI S AND D/0 SHANKARBHAI LAKHABHAI,PATEL VIMLABEN SHANTIBHAI S AND D/O SHANKARBHAI LAKHABHAI	(MR A J PATEL)	PATEL AMBALAL DHULABHAI,	MR BK OZA,MR JK PARMAR,(MR RM PARMAR),MR RM RUPAREL
821	SA/39/1994	09/04/2014	GOVINDBHAI ALIAS GURUPRASAD AMRUTLAL,RATILAL AMRUTLAL	UNSERVED EXPIRED (N),MR MIHIR H PATHAK	MAHENDRA HIMATLAL SONI,	MRS KETTY A MEHTA

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822	SA/60/1994	28/07/2011	NARSI BHAGWANJI MOCHI,	MR AR THACKER	DECEASED JOSHI JAYANTILAL VISHVANATH,JOSHI TRAMBAKLAL HARILAL,CHANDRADURGESH JAYANTILAL	,NOTICE UNSERVED,UNSERVED EXPIRED (N)
823	SA/71/1994	14/08/2019	PARAGBHAI M DESAI SINCE DECD.THRO HIS HEIRS,MAGANBHAI TRIKAMBHAI PATEL,AMBALAL TRIKAMBHAI PATEL	(MR A J PATEL),VIRAL K SHAH	DAHYABHAI M DESAI SINCE DECD.THRO HIS HEIRS',SHASHIKANT S/O DAHYABHAI DESAI,SUBHASHBHAI S/O DAHYABHAI DESAI,NITABEN SHAILESHBHAI D/O DAHYABHAI DESAI	,MR NILESH A PANDYA
824	SA/73/1994	08/12/2013	G S R T C,DEPOT MANAGER 'A'	MR ASHISH M DAGLI	MULUJETHA KHARA,	MR DHAVAL D VYAS
825	SA/74/1994	19/06/2014	G S R T C,DEPO MANAGER, 'A'	MR HARDIK C RAWAL	NATHALAL M THANKI,	MR HARIN P RAVAL
826	SA/75/1994	08/03/2015	G S R T C,	MR ASHISH M DAGLI	NATHALAL M THANKI,	
827	SA/79/1994	05/12/2011	CHAUHAN MUNASAFKHAN DOSTMAHMAD,CHAUHAN MAHEBUBKHAN DOSTMAHMAD	MR DR BHATT	CHAUHAN MUJATKHAN JAMIYATKHAN,	NOTICE SERVED
828	SA/94/1994	20/03/2013	HASMUKHLAL JEKISHANDAS,CHAMPAKLAL JEKISHANDAS,SHAILESHKUMAR RATILAL,BHUPENDRA C GHANDHI	MS ARCHANA R ACHARYA	AMRUTLAL NANABHAI,JAYANTILAL NANABHAI,RAMESHCHANDRA NANABHAI,ISHVARLAL NANABHAI,JAGDISHCHANDRA NANABHAI	MR PRASHANT G DESAI
829	SA/95/1994	27/06/2013	SAIYED MEHBUBALI ISHAMUDDIN,	MR DM THAKKAR	TALUKA PANCHAYAT HANSOT,TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED
830	SA/96/1994	27/06/2013	SAIYAD KUTBUDDIN ISHAMUDDIN,	MR DM THAKKAR	TALUKA PANCHAYAT HANSOT,TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS SEJAL K MANDAVIA
831	SA/97/1994	27/06/2013	SAIYAD MOHMADSHARIF ISHAMUDDIN,	MR DM THAKKAR	TALUKA PANCHAYAT,HANSOT,TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS SEJAL K MANDAVIA
832	SA/98/1994	27/06/2013	SAIYAD GYASUDDIN ISHAMUDDIN,	MR DM THAKKAR	TALUKA PANCHAYAT HANSOT,TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED
833	SA/104/1994	07/04/2013	PRAHLADBHAI BAPUDAS PATEL SINCE DECEASED THROUFH HIS L.R,KAPILABEN WD/O PRAHLADBHAI BAPUDAS PATEL,VINODKUMAR SON OF PRAHLADBHAI BAPUDAS PATEL,ROHINIBEN DAUGHTER OF PRAHLAD BHAI BAPUDAS PATEL,KIRITKUMAR SON OF PRAHLADBHAI BAPUDAS PATEL,CHANDRAKANT SON OF PRAHLADBHAIBAPUDAS PATEL,GAUTAMBHAI SON OF PRAHLADBHAI BAPUDAS PATEL,CHHAGANBHAI BAPUDAS PATEL SINCE DECEASED THROUGH HIS L.R,JIVIBEN WD/O CHHAGANBHAI BAPUDAS PATEL,SATISHKUMAR SON OF CHHAGANBHAIBAPUDAS PATEL	MR PRAKASH K JANI,MR KEYUR A VYAS	PUNJABHAI H PRAJAPATI,	MR MANAJI G THAKORE
834	SA/107/1994	24/09/2012	HEIRS OF RAHEMANBHAI M.SHAIKH,AMINABIBI, WD/O. RAHEMANBHAI MOHAMADBHAI SHAIKH,AAZRABANU, D/0 RAHEMANBHAI MOHAMADBHAI SHAIKH.,MUNYABANU, D/O RAHEMANBHAI MOHAMADBHAI SHAIKH.,HUSENABANU,D/O RAHMEMANBHAI MOHMADBHAI SHAIKH.,IBRAHIMBHAI RAHEMANBHAI SHAIKH,SHAIKH ISMAILBHAI MOHAMADBHAI	(MR A J PATEL),	PATEL RAVJIBHAI BHULABHAI SINCE DECSD.THRU LEGAL HEIRS,SUSHILABEN D/O.PATEL RAVJIBHAI,HASMUKHBHAI S/O.PATEL RAVJIBHI,KANUBHAI S/O.PATEL RAVJIBHAI,INDUBHAI,S/O PATEL RAVJIBHAI,PATEL DAHYABHAI BHULABHAI. DEL.CT.ORD.DT.25/7/11,PATEL INDUBHAI RAVJIBHAI.,PATEL BHANUBHAI DAHYABHAI. SINCE DECSD THRU LEGAL HEIRS,LALITABEN SD/O.PATEL BHANUBHAI,DILIPBHAI S/O PATEL BHANUBHAI,DHARMENDRABHAI, S/O.PATEL BHANUBHAI,ANILBHAI S/O.PATEL BHANUBHAI	,DELETED,MR RR VAKIL
835	SA/110/1994	15/03/2016	HIRJI KALYANJI,,MAVJI KALYANJI,MANIBEN MAVJI.,HASMUKH MAVJI.,DILIP MAVJI.,ANSUYA MAVJI.,DAYA MAVJI.,RAJESH MAVJI.,BHAVNA MAVJI.	,NOTICE SERVED,UNSERVED EXPIRED (N)	LILADHAR VITHALBHAI,DESARJI MAVJI,BHAGVANJI MAVJI.	NOTICE SERVED,MR HASIT DAVE
836	SA/113/1994	25/08/2011	LALJIBHAI DALSUKHBHAI MALI,	(MR A J PATEL)	MANSUKHBHAI M MALI,SHAKRIBEN M MALI,SHANABHAI M MALI,KALIBEN M MALI,KAMLABEN S MALI,BHAILALBHAI S MALI,KALIDAS S MALI,RAMESHBHAI S MALI	,MR BS PATEL,MRS RANJAN B PATEL

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
837	SA/116/1994	28/07/2011	TAIYABI MOHAMADALI JAMINDAR,JAINUDDIN VALIBHAI VALIKARIM- WALA	(MR IM KAPUR)	H H SARDAR SAIYEDNA BURAHANUDDIN,SHAIKH ABDULKADAR NURUDDIN,MULLA ABULIBHAI YUSUFALI,SHAIKH NURUDDIN KHAMBATI,MULLA RAJJABALI LALMIYA,SHAIKH SABIRBHAI RASIDBHAI,SOEBBHAI KHAMBATI,ABBAS MOHAMMADALI KAKI,ABDULLABHAI AHMEDALI SHEIKH,THE CHARITY COMMISSIONER	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MI MERCHANT,MR C B UPADHYAYA
838	SA/117/1994	31/07/2013	LILIBEN RAVJIBHAI,	(MR HEMANG R RAWAL)	BAVAJI KESHAVDAS VAJERAM,GHANSHYAMDAS KESHAVDAS,BHARATBHAI KESHAVDAS,SURESHBHAI KESHAVDAS,BHIKHUDAS KESHAVDAS DECEASED THROUGH HIS HEIRS & L.R.,VIMLABEN BHIKHUDAS,KAMLESH BHIKHUDAS,PARESH BHIKHUDAS	,(MR JD AJMERA)
839	SA/118/1994	16/12/2010	BALKIIRISHNA PEN PRIVATE LTD,	(MR JB PARDIWALA)	DILIP ROLLING MILL & ORS,DEEPAK ENGINEERING INDUSTRIES,KK AGA,POLYDENT PRODUCTS,VEEKY POLYMERS,DHAWANI ELECTRONICS,FLEET GUARD FILTERS,GUJARAT INDUSTRIAL DEVELOPMENTCORPN.	,NOTICE UNSERVED,(MR MB GANDHI)
840	SA/121/1994	10/04/2010	MAHENDRALAL M PAREKH 3RD SPECIAL LAND ACQUISITION,JASHVANTLAL MADHAVLAL PAREKH 3RD SPECIAL LAND ACQUISITION	MR VIRAL V DAVE	DHIRAJBEN JAMNADAS & ORS,KANTILAL MADHAVJI BRAHMBHATT SINCE DECEASED,NATHUBHAI KANTILAL,DEEGANTBHAI KANTILAL,MAHENDRABHAI KANTILAL,DILIPBHAI KANTILAL,PUSHKARBHAI KANTILAL,DR. PANKAJBHAI KANTILAL,MANILAL MADHAVJI BRAHMBHATT SINCE DECEASED,VRAJLAL MANILAL BRAHMBHATT,KAMLABEN JESUKHLAL BRAHMBHATT SINCE DECEASED,BHANUMATI CHIMANLAL,BHADRABEN JESUKHLAL	,NOTICE SERVED,NOTICE UNSERVED
841	SA/122/1994	07/04/2013	STATE OF GUJARAT,THE CONTROLLER OF WEIGHTS AND MEASURES DEPARTMENT,THE DEPUTY CONTROLLER WEIGHTS AND MEASURE DEPARTMENT	GOVERNMENT PLEADER	ASHWIN L TRIVEDI,	MR MS TRIVEDI
842	SA/125/1994	29/03/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,,DIVISIONAL CONTROLLER,	MR VH DESAI	NATAWARLAL G VADHER,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
843	SA/132/1994	27/02/2013	1.UNION OF INDIA & ORS.,DY CUSTODIAN OF EVACUEE,STATE OF GUJARAT	GOVERNMENT PLEADER	1.BAI SUGRABIBI WD/O.A.SATTAR DAJINANA SABU & ORS.,ISMAIL ABDUL SATTAR SABU,YAMIN ABDUL SATTAR SABU,MOAHMAD ABDUL SATTAR SABU (ABATED AS PER CT'S ORD.DT.2O/,MARIUMBIBI D/O ABDUL SATTAR HAJI NANA SABU,NARUNNISABIBI D/O ABDUL (ABATED AS PER CT'S ORDER DT.20.07.0,RABIABIBI D/O DECEASED ABDULSATTAR HAJI NANA SABU,AMINABIBI D/O DECEASED ABDULSATTAR HAJI NANA SABU,JANNATBIBI D/O DECEASED ABDULSATAR HANU NANA SABU,BISMILLADBIBI D/O DECEASED ABDULSATTAR HAJI NANA SABU,BHIKHA CHHAGA VAGHRI,(ABATED AS PER CT'S ORDER DT.20/07/07.,IBRAHIM HAJI ISMAIL KESRI,(ABATED AS PER CT'S ORD.DT.20/7/07,USMANKHAN MOHMADKHAN PATHAN,HAJI MOHMAD ABDULLA SABU DECESED THROUGH L.R.A.,SUGRABEN D/O HAJI MOHAMMAD ABDULLA BABU,HAJI AHMAD ABDULA SABU,IBRAHIM AHMAD ABDULLA SABU,JAITUNBIBI D/O ABDULLA,FATMABAI D/O ABDULLA SABU,RABIABIBI D/O ABDULLA SABU	,NOTICE SERVED,DELETED,RULE SERVED,MR MA KHARADI
844	SA/133/1994	16/06/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,THE COMPETENT OFFICER,THE DEPO MANAGER,	MR ASHISH M DAGLI	KARSHANBHAI K. RATHOD,	NOTICE SERVED,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
845	SA/135/1994	17/10/2015	VIKRAMSINH C.ZALA,	MR DM THAKKAR	GUJ.STATE ROAD TRANS.COR.,	MR YOGESH S LAKHANI
846	SA/137/1994	02/07/2013	RASIKLAL V AMBANI,	MS KHYATI P HATHI	STATE OF MAHARASHTRA,STATE OF GUJARAT	GOVERNMENT PLEADER,APPEARANCE WITHDRAWN

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
847	SA/144/1994	05/04/2011	PATEL ZAVERBHAI DHOLIDAS,AMBALAL G PATEL	UNSERVED EXPIRED (R),(MR GIRISH D BHATT)	VAKHARIA KEVALDAS MULCHAND & LALCHAND THRO'SHANTILAL,VAKHARIA SHANTILAL LALCHAND THRO'HIRABEN & 5 ORS.,HIRABEN WD/O SHANTILAL LALCHAND,MANOJKUMAR SHANTILAL VAKHARIA,HASMUKHBHAI SHANTILAL LALCHAND,NIRUBEN D/O SHANTILAL LALCHAND,SUHASBEN D/O SHANTILAL LALCHAND,LATABEN D/O SHANTILAL LALCHAND,CHANDULAL LALCHAND -DECD.THRO'HEIR CHANDRAKANT VAKHARIA,CHANDRAKANT CHANDULAL VAKHARIA,AJVALA UMARBHAI LADBHAI &UMED BHAI DECD.THROG.U.AJVALA,AJVALA GULABMIYA UMARMIYA-DECDTHRO'BANUBEN & 3 ORS.,AJVALA NOORBHAI UMARBHAI-DECD.THRO'JENAFBEN & 3 ORS.,AJVALA MAHMADBHAI UMARBHAI- DECD.THRO'BIBIBEN & 6 ORS.,BAI FATIMA WD/O MALEK HASUBHAISHERABHAI,JENAFBEN WD/O NOORBHAI UMARBHAI,BIBIBEN WD/O AJVALA MAHMADBHAIUMARBHAI,AJVALA ANVARBHAI GULABBHAI,BANUBEN WD/O AJVALA GULABMIYA DECD.THRO'A.G. AJVALA & 2 ORS.,AJVALA JAFARBHAI GULABBHAI,AJVALA RASULBHAI MAHMADBHAI,MUSTAKBHAI NOORBHAI AJVALA,SAKINABEN GULABBHAI,MINOR ISAMMUDDIN NOORBHAI AJVALA THRO'JENAFBEN-MOTHER,AJVALA DOSABHAI MAHMADBHAI,HUSENABEN NOORBHAI,YUSUFBHAI MAHMADBHAI AJVALA,SHARIFABEN MAHMADBHAI,MINOR AMINABEN MAHMADBHAI THROBIBIBEN -MOTHER& GUARDIAN,MINOR MUMTAZBEN MAHMADBHAI THRO'BIBIBEN -MOTHER&GUARDIAN	,RULE SERVED,UNSERVED EXPIRED (R),(MR VC DESAI),MR PRAKASH K JANI
848	SA/145/1994	28/10/2015	1.HADIA NARAN ROODA & 3,	MR SH SANJANWALA	1.HADIYA DHANJI PUNJA,	
849	SA/146/1994	30/11/2010	JITENDRAPRASAD L DESAI,	MR VASANTS SHAH	MANILAL P PRAJAPATI,	MR PRAKASH K JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
850	SA/151/1994	12/03/2010	HEIR OF ZAVERBHAI DHOLIDA PATEL,AMBALAL GOVINDBHAI PATEL	UNSERVED EXPIRED (N),APPEARANCE WITHDRAWN	AJVALA UMARBHAI LADBHAI-DECD. THRO'HEIR AJVALA GULABMIYA,AJVALA GULABMIYA UMARMIYA-DECDTHRO'HEIR BANUBEN & 3 ORS.,AJVALA NOORBHAI UMARBHAI-DECD.THRO'HEIR JENAFBEN & 3 ORS.,AJVALA MAHMADBHAI UMARBHAI- DECD.THRO'HEIR BIBIBEN & 6 ORS,BAI FATMABEN WD/O MALEK HASUBHAI,BANUBEN WD/O AJVALA GULABMIYA DECD.THRO'HEIR A.G.AJVALA &2,JENAFBEN WD/O NOORBHAI UMARBHAI,BIBIBEN WD/O AJVALA MAHMADBHAIUMARBHAI,AJVALA ANVARBHAI GULABBHAI,MUSTAFBHAI NOORBHAI AJVALA,AJVALA JAFARBHAI GULABBHAI,AJVALA RASULBHAI MAHMADBHAI,MINOR ISMUDDIN NOORBHAI AJVALATHRO' JENAFBEN-MOTHER&GUARDIAN,YUSUFBHAI MAHMADBHAI AJVALA,SHAKINABEN GULABBHAI,HUSENABEN NOORBHAI,SHARIFABEN D/O MAHMADBHAI,MINOR AMINABEN MAHMADBHAI THROBIBIBEN -MOTHER & GUARDIAN,MINOR MUMTAZBEN MAHMADBHAI THRO'BIBIBEN -MOTHER &GUARDIAN,VAKHARIYA KEVALDAS MULCHAND & LALCHAND THRO'S.L.VAKHARIYA,VAKHARIYA SHANTILAL LALCHAND DECD.THRO HIRABEN & 5 ORS.,VAKHARIYA CHANDULAL LALCHAND DECD.THRO'HEIR CHANDRAKANT,CHANDRAKANT CHANDULAL VAKHARIYA,HIRABEN WD/O SHANTILAL LALCHAND,MANOJKUMAR SHANTILAL VAKHARIYA,HASMUKHBHAI SHANTILAL LALCHANDVAKHARIYA,NIRUBEN D/O SHANTILAL LALCHAND,SUHASBEN D/O SHANTILAL LALCHAND,LATABEN D/O SHANTILAL LALCHANDSHAH	,NOTICE UNSERVED,(MR VC DESAI),MR PRAKASH K JANI
851	SA/159/1994	30/11/2012	G.S.R.T.C. & 2 ORS.,DIVISIONAL CONTROLLER G.S.R.T.C.,SENIOR DEPOT MANAGER (A) S.T. DEPOT	MR VH DESAI,MR HARDIK C RAWAL	LALAJIBHAI LAVAJIBHAI,	MR PK SHUKLA
852	SA/167/1994	28/07/2011	RAJKOT DISTRICT PANCHAYAT,	MR HS MUNSHAW	STATE OF GUJARAT,KHAVAS KANJI SAVJI SINCE DECD.THROUGH HIS HEIRS,KASTURIBEN KANJI SOLANKI,PANKAJ KANJI SOLANKI,MAYUR KANJI SOLANKI,MANJI MULJI	,GOVERNMENT PLEADER,(MR BD KARIA)
853	SA/168/1994	28/07/2011	RAJKOT DISTRICT PANCHAYAT,	MR HS MUNSHAW	KHAVAS KANJI SAVJI SINCE DECD.THROUGH HIS HEIRS,KASTURIBEN KANJI SOLANKI,PANKAJ KANJI SOLANKI,MAYUR KANJI SOLANKI,STATE OF GUJARAT,MANJI MULJI	,GOVERNMENT PLEADER,(MR BD KARIA)
854	SA/172/1994	19/10/2012	UTTAR GUJARAT VIJ COMPANY LTD,	MR RC JANI	VIJAPUR NAGAR PANCHAYAT,	MR MG NAGARKAR
855	SA/173/1994	01/10/2011	LAXMANBHAI SHIVRAM RAVAL,	MR PRAKASH K JANI	NAYAK BABALDAS BECHARDAS,	NOTICE SERVED
856	SA/181/1994	02/09/2011	DAHYABHAI ISHWARBHAI VALAND,VIKRAMBHAI BECHARBHAI PATEL,GHANSHYAMBHAI NATVARLAL,SARDARBHAI SATHIBHAI MALEK	MR RC JANI	KALOL NAGARPALIKA,	SERVED BY RPAD (N)
857	SA/183/1994	18/01/2013	SUBHASHCHANDRA NARANBHAI NANDHA,	(MR BD KARIA)	STATE OF GUJARAT,JOINT REGISTRAR (ESTABLISHMENT)	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS
858	SA/192/1994	12/12/2012	G.E.B. NOW PGVC LTD.,SUPT., ENGG, G.E.B. NOW P.G.V.C.LTD.,,EXECUTIVE ENGINEER. (G.E.B.) NOW PGVC LTD.	(MR MD PANDYA)	LAKHUBHA SIDUBHA JETHWA,	(MR RM PARMAR)
859	SA/205/1994	02/04/2013	GUJARAT STATE,COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER	BH ANDHARIA,CHANCELLOR	MR AR THACKER,MR KJ TRIVEDI,MR HARSHIT S TOLIA,MR PARTH S TOLIA

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860	SA/208/1994	28/07/2011	HEIRS OF DECD PATEL MANGALDAS SHANKERDAS,PATEL MAFATLAL MANGALDAS,PATEL DAHYALAL MANGALDAS,PATEL MANILAL MANGALDAS,PATEL GHANSHYAMBHAI MANGALDAS,PATEL SURAJBEN,PATEL SAVITABEN MANGALDAS,PATEL LILABEN MANGALDAS,PATEL MANJULABEN MANGALDAS	NOTICE SERVED,UNSERVED EXPIRED (N),(MR SR SHAH),MR.SUBHASH G BAROT	RAMI MAGANDAS KHEMABHAI,	
861	SA/209/1994	02/04/2013	HEIRS OF DECEASED PATEL MANGALDAS SHANKERDAS,PATEL MAFATLAL MANGALDAS,PATEL DAHYALAL MANGALDAS,PATEL MANILAL MANGALDAS,PATEL GHANSHYAMBHAI MANGALDAS,PATEL SURAJBEN WD/O PATEL MANGALDAS SHANKARDAS,PATEL SAVITABEN MANGALDAS,PATEL LILABEN MANGALDAS,PATEL MANULABEN MANGALDAS	NOTICE SERVED,ABATED,MR.SUBHASH G BAROT,	RAMI MAGANDAS KHEMABHAI,	NOTICE SERVED,MS JIRGA D JHAVERI
862	SA/210/1994	25/08/2011	RAVAL KANTIBHAI NANJIBHAI,	MR TEJAS P SATTA	VAGHARI MADHABHAI DHANABHAI,	
863	SA/211/1994	07/12/2013	SECRETARY,DY ENGINEER	MR RC JANI	PATEL HARJIBHAI THAKARSIBHAI,	NOTICE SERVED
864	SA/216/1994	03/09/2018	SADANAND ENGINIEERING WORKS,PATEL JASHBHAI KHUSHALBHAI,PATEL JITENDRAKUIMAR V.,PATEL UPENDRAKUMAR V.,VITHALBHAI KHUSALBAHI PATEL,KAILASHBEN VINODBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR UR GANDHI	PATEL RAMBHAI BHAILALBHAI,	MR UM SHASTRI
865	SA/1/1995	18/08/2011	OTIBEN MADHABHAI,	(MR SURESHM SHAH)	POATLIBEN RANCHODBHAI,	(MR NS SHETH)
866	SA/3/1995	20/07/2011	RANCHHODBHAI O PATEL,	(MR PM VYAS)	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER,DEPUTY ENGINEER GUJARAT ELECTRICITY BOARD	NOTICE SERVED,MR AD OZA
867	SA/5/1995	17/03/2015	JUMMABHAI G.CHAUHAN,	UNSERVED EXPIRED (N)	THE RANIBAUG CO-OPERATIVE HOUSING SOCIETY LTD,ABDULRAHEMAN PIRUBHAI MANSURI	MR PRAKASH K JANI
868	SA/17/1995	26/02/2013	BORSAD TRAINING COLLEGE COMMITTEE MANAGED BY GUJARAT,	MR MC BHATT	CHRISTIAN USHAKUMARI INNOCENTBHAI,	MR SAURABH M PATEL
869	SA/19/1995	22/04/2016	RAJKOT MUNCIPAL CORPORATION,	MR HS MUNSHAW	BHANUSHANKAR PRABHULAL RAJAYAGURU,GIRAJASHANKAR PRABHULAL RAJAYAGURU,GIRDHARLAL J JOSHI	,MR RM RUPAREL
870	SA/21/1995	11/08/2012	HABIB HASANBHAI,MOHMAD HASANBHAI,USMAN HASANBHAI	(MR SURESHM SHAH)	ABDULHUSAIN KIKABHAI TRUST,HAJI AMIL SAHEB.,JAINADIN SHAIKH AKBARALI,,HATIMBHAI SARAFALI,IBRAHIMBHAI HAJI MULLA HASANALI,,HATIMBHAI YUSUFBHAI PIPEWALLA.,SABIRBHAI DAWOODBHAI ZAVERI,MULLA BADRUDINNURBHAI KACHWALA	MR MV CHOKSHY
871	SA/22/1995	05/10/2011	PATEL VITHALBHAI SOMABHAI SINCE DECEASED BY HIS HEIRS,SAVITABEN WD/O VITHALBHAI SOMABHAI PATEL,RAJNIKANT V PATEL,MAHESH V PATEL,NARENDRA V PATEL,URMILA V PATEL,SAROJBEN V PATEL	NOTICE SERVED,(MR KC SHAH)	JASODABEN D PATEL,SHANTILAL DHURABHAI PATEL,RAOJIBHAI DHURABHAI PATEL,NAVINBHAI DHURABHAI PATEL,MANUBHAI DHURABHAI PATEL,KAPILABEN DHURABEN PATEL	,MR AR MAJMUDAR
872	SA/25/1995	02/01/2019	TAHKORE KHODANJ BHAIJIJI,	MS MAYA S DESAI	SENDHAJI B THAKORE,BAI NATTHIJI WD/O BHAIJIJI HEMAJI	NOTICE SERVED,MR PRAKASH K JANI
873	SA/27/1995	21/11/2016	GORDHANBHAI DAHYABHAI,	MR MEHUL S SHAH	BAI PALIBEN,JAGUBHAI MANGABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
874	SA/28/1995	06/09/2016	GANDAJI R. THAKOR,PRAVINBHAI C. PATEL, PARTNER SHRI AMBICA LAND CORPORATION,,SHRI MANIBHAI BECHARDAS PATEL CHAIRMAN, BHAGYALAXMI CO.OP.	MR PM BHATT,(MR A J PATEL)	STATE OF GUJARAT,	GOVERNMENT PLEADER

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875	SA/32/1995	02/08/2019	BACHUBHAI HARIBHAI,DAHYABHAI HARIBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF RAVJIBHAI BHANJIBHAI,RAMUBEN RAVJIBHAI,NAGJIBHAI RAVJIBHAI,KANJIBHAI RAVJIBHAI,KIRITKUMAR RAVJIBHAI,LILABEN RAVJIBHAI,NIRMALABEN RAVJIBHAI,SHARDABEN RAVJIBHAI,BHAVNAGAR MUNICIPAL CORPORATION	,NOTICE SERVED,UNSERVED EXPIRED (N),MR HS MUNSHAW
876	SA/34/1995	28/10/2015	GSRTC,DIVISIONAL TRAFFIC SUPTDT.(D)	MR HS MUNSHAW	BHIKALAL DEVABHAI MAKWANA,	NOTICE UNSERVED
877	SA/37/1995	23/06/2011	DISTRICT DEVELOPMENT OFFICER,	(MR PV HATHI)	NATVERSINH HARBHAMJI JADEJA,	(MR AM MEHTA),MR MUKESH H RATHOD,MR PANKAJ R DESAI
878	SA/39/1995	25/02/2013	PUNJAB TRAVELS &2,SURJITSING R. BAGGA,ISHVERSING R BAGGA,	,MR PRASHANT G DESAI	AHMEDABAD EDU.SOCIETY,SHRI JAYKRISHNA HARIVALLABHDAS,SHRI NAVNITLAL SAKARLAL SHODHAN,SHRI ATMARAM BHOGILAL SUTARIA	,MS VASUBEN P SHAH
879	SA/41/1995	24/07/2013	DHANKI PRABHASHANKARNARANDAS THROUGH HIS HEIRS,BHANUMATI PRABHASHANKAR,MAHENDRA PRABHASHANKAR,BHARAT PRABHASHANKAR	MR YOGESH S LAKHANI	KHARVA HIRA GOVIND,	MR DM THAKKAR
880	SA/43/1995	20/06/2013	RASIKLASL DAHYALAL SHAH,	(MR SURESHM SHAH)	SHETH DEVCHAND LAXMICHAND TRUS1.SHRENIK KASTURBHAI,GANDHI CHANDRAKANT CHHOTALAL DELETED AS PER COURT'S ORDER,NAROTTAM MAYABHAI DELETED AS PER COURT'S ORDER,SUMTILAL POPATLAL DELETED AS PER COURT'S ORDER,CHANDRAKANT BAKUBHAI DELETED AS PER COURT'S ORDER,ATMARAM BHOGILAL DELETED AS PER COURT'S ORDER,MANUBHAI LALUBHAI,RASIKLAL MOHANLAL DELETED AS PER COURT'S ORDER,GAURAVBHAI ANUBHAI	NOTICE SERVED,DELETED
881	SA/44/1995	23/07/2013	MANISH TANSUKHLAL DOSHI,	MR JM BAROT	THE NAGAR PALIKA & 1,COLLECTOR,JUNAGADH	NOTICE SERVED,MR ND NANAVATI
882	SA/46/1995	12/12/2012	SMT.NANDUBEN, WD/O R.T.SHAH, SINCE DEC.THRO HER LEGAL HEIRS,JAYENDRA RAVILAL SHAH,,SNEHPRABHA RAVILAL SHAH,,SARLA RAVILAL SHAH,,MRUDULA RAVILAL SHAH,,KUMUD RAVILAL SHAH,,UDAY RAVILAL SHAH,,ASHWIN RAVILAL SHAH,,RITA RAVILAL SHAH,	(MR SANDEEP N BHATT),MR BR SHAH,(MS KN VALIKARIMWALA)	SMT. VALIBEN N PARBAT SINCE D/D THROUGH HEIRS,NANJI PARBAT PARMAR DELETED AS PER COURT'S ORDER,DINESSH NANJI PARMAR,DAMYANTI BHAWAN VAGHELA,LILAVATI ISHWARLAL DARJI	,NOTICE SERVED,DELETED
883	SA/49/1995	14/07/2011	PATEL ATMARAM RANCHHODBHAI,	MR CJ VIN	THAKOR SAVTHANJI CHUDAJI,	NOTICE SERVED,MR RR VAKIL
884	SA/52/1995	05/03/2011	VITHALBHAI RODTIYABHAI CHAUDHARY,	(MR BB DESAI),(MR ANISH B DESAI)	NARESHBHAI R. CHAUDHARY,CHHITUBHAI R. CHAUDHARY,DHANSUKHBHAI R. CHAUDHARY,NASWANBHAI R.CHAUDHARY,BAI JAMDIBEN R.CHAUDHARY	NOTICE SERVED
885	SA/57/1995	03/10/2015	PATEL RAMABHAI UMEDBHAI,	MR. P. T. CHACKO	PATEL KACHARABHAI MADHAVLAL,	MR PRAKASH K JANI
886	SA/59/1995	18/01/2019	KANBI JERUPJI BHEMAJI,KANBI SURAJI BHEMAJI, SINCE DECD THROUGH HIS HEIRS,RADHABEN SURAJI WD/O KANBI SURAJI BHEMAJI,PATEL KAMABHAI SURAJI,PATEL SHAMLABHAI SURAJI,PATEL AJMALBHAI SURAJI,KANBI VAJAJI BHEMAJI,KANBI RANCHHODJI BHEMAJI,,KANBI SADNIBEN BHEMAJI,KANBI VIRAJI BHEMAJI,KANBI LIMBAJI BHEMAJI,	MR HARIN P RAVAL,MR ASHISH H SHAH	KANBI JETHAJI RUPAJI,,	NOTICE UNSERVED
887	SA/61/1995	01/06/2016	CHATURBHAI MAVJIBHAI HARIJAN,	(MR JD AJMERA)	BABUBHAI TRIKUBHAI HARIJAN,TRIKUBHAI TALSHIBHAI HARIJAN	
888	SA/68/1995	17/01/2013	PRANJIVAN HARILAL AGRAWAT,JAYABEN PRANJIVAN AGRAVAT,RAJENDRA PRANJIVAN AGRAVAT,JITENDRA PRANJIVAN AGRAVAT,YOGESH PRANJIVAN AGRAVAT,RASMIKANT PRANJIVAN AGRAVAT	NOTICE SERVED,(MR PV HATHI)	STATE OF GUJARAT,JT. DIRECTOR OF AGRICULTURE,POTATO DEVELOPMENT OFFICER	GOVERNMENT PLEADER

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889	SA/69/1995	05/03/2016	LEGAL HEIRS OF DECEASED PATEL AMBALAL DAJIBHAI,MEENABEN W/O PATEL AMBALAL DAJIBHAI,PATEL JAYANTIBHAI AMBALAL,PATEL MUKESH AMBALAL,PATEL SATISH AMBALAL,PATEL AMRATLAL NATHABHAI VILLAGE PALSANA	MR PRAKASH K JANI	PATEL SHANKERBHAI SOMABHAI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
890	SA/70/1995	02/08/2019	GUJARAT ELECTRICITY BOARD,GUJARAT ELECTRICITY BOARD,GUJARAT ELECTRICITY BOARD	MS MAYA S DESAI,(MR MD PANDYA)	NATVARLAL DAHYALAL MANDALIA,	MR MEHUL S SHAH
891	SA/72/1995	17/06/2013	STATE OF GUJARAT,SALES-TAX RECOVERY MAMLATDAR	GOVERNMENT PLEADER	NAVINCHANDRA AMRUTLAL BHOJANI,	MR YOGESH S LAKHANI
892	SA/73/1995	02/07/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHANTILAL PRANJIVAN JOSHI,	UNSERVED EXPIRED (N)
893	SA/76/1995	11/02/2015	NATHALAL B JOSHI,	UNSERVED EXPIRED (N)	NARANDAS VITHALDAS,	UNSERVED EXPIRED (N)
894	SA/77/1995	20/01/2016	.,	(MR PB MAJMUDAR)	.,	
895	SA/84/1995	17/03/2017	JIVABHAI DAHYABHAI PATEL,	MR YN RAVANI	SHAILESHKUMAR & CO,	MS TANUJA N KACHCHHI
896	SA/89/1995	11/05/2015	DINBAI SD/O DARABSHA NADIRSHA,MINU DARSHA CONTRACTOR,MEHRUBAI DARABSHA CONTRACTOR,DHANBHAI DARASHA CONTRACTROR],PRITI DARABSHA CONTRACTOR	MS PJ DAVAWALA	MATHURBHAI C PATEL,HEIRS OF CHHAGANBHAI KALIDAS PATEL,HARIKRISHNA CHHAGANLAL,KANCHANBHAI CHHAGANLAL,REVABEN CHHAGANLAL,MADHUBEN CHHAGANLAL,HARKHABEN CHHAGANLAL	,NOTICE SERVED,UNSERVED EXPIRED (N),MR MIHIR H JOSHI
897	SA/93/1995	12/11/2012	DHANJI RANCHHOD SALAT,	MR AJ MEMON	HEIRS OF RAVJI NATHU MANIBEN RAVJI WD/OSALATRAVJI,VISHANJI RAVJI VASANI,SASHIKANT RAVJI VASANI,PRFUL KALYANJI VASANI,ASHWIN KALYANJI VASANI,KANCHANBEN KALYANJI VASANI,KUSUMBEN KALYANJI VASANI,SALAT SUNDERJI KHIMJI,SALAT PREMJI ALIAS BABUBHAI PREMJI,CHANDRAKANT RAVJI VASANI,CHAMPABEN KALYANJI VASANI,SMT. HIRUBEN RAVJI W/O HARILAL SALAT,SMT.HEMKUNVERBEN RAVJI W/O SALAT AMRATLAL,SMT. SHANTABEN RAVJI, W/O AMRATLAL SALAT,SMT. NARBDABEN RAVJI W/O TANK VALLABHJI,SMT.BACHUBEN RAVJI W/O KESHAVJI CHAMAI LAKHANI,SMT. MUKTABEN RAVJI W/O DAYA HARILAL,SMT. MOTIBEN RAVJI WIFE OF PARSHOTTAM MORARJI	NOTICE SERVED,SERVED BY RPAD (N),NOTICE UNSERVED,MR BY MANKAD, (MR YS MANKAD)
898	SA/94/1995	15/10/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER,(MR A J DESAI)	MAKARANI JALMOHAMAD ISMAIL,VALIMAHOMAD ABDULLA	NOTICE SERVED
899	SA/95/1995	14/12/2010	PRAJAPATI BECHARBHAI KHANABHAI,PRAJAPATI KANTIBHAI BECHARBHAI,PRAJAPATI PRAVINBHAI BECHARBHAI	(MR MC SHAH)	PRAJAPATI MOTIBHAI RAGHABHAI DECEASED THROUGH HIS HEIRS,BECHARBHAI MOTIBHAI,KHEMCHAND MOTIBHAI,MANGALDAS MOTIBHAI,DAHYABHAI MOTIBHAI,REVABEN SOMABHAI,DECEASED THROUGH HIS HEIRS,JASUBHAI SOMABHAI PRAJAPATI,MANIBEN W/O. RAMESHBHAI MANGALDAS PRAJAPATI,KHEMIBEN WIFE OF JOITABHAI SHIVABHAI,HIRABEN SOMABHAI	,MS MEGHA JANI
900	SA/97/1995	27/01/2016	MULANI CHANDRASINH VITHALDAS,	MR KB PUJARA	BHATIA LAXMIDAS DEVJI,BHANUSHALI HIRJI RAMJI,MULANI VIRMATI VITHALDAS SINCE DECEASED THROUGH HEIR,MULANI SURESH VITHALDAS,PALEJA HARESH KHIMJI	
901	SA/99/1995	14/08/2013	VISNAGAR NAGAR PALIKA,CHIEF OFFICER	MR BS PATEL	ATAM PRAKASH JUNEJA,	MR PRAKASH K JANI
902	SA/100/1995	05/12/2011	SHAH CHANDRAKANT RAMJI,	MR CH VORA	PATEL KARSHANBHAI NATHUBHAI,PATEL MANGANDAS NATHUBHAI,PATEL DAHYABHAI NATHUBHAI KESHRANI,BRANCH MANAGER	(MR YS MANKAD),MR YN OZA
903	SA/101/1995	28/04/2017	BANK OF BARODA,	(MR KI SHAH)	LAXMI OIL MILL,	MS TANUJA N KACHCHHI
904	SA/102/1995	05/02/2016	PUSHTI SAMPRADAYAK JAMNAGAR MOTI HAVELI TRUST,	MR PREMAL R JOSHI	ARVIND NAVALSHANKER,	NOTICE SERVED
905	SA/107/1995	17/10/2015	G E B,JUNIOR ENGINEER	,MR TUSHAR MEHTA	BERA GALA ALIAS AMBAVI KHIMA,	

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906	SA/110/1995	08/02/2017	HEIRS OF DECD. NAGAJIBHAI HIRABHAI RABARI-AGARBEN WD/O NAGAJIBHAI HIRABHAI-DECD.,HIRABHAI NAGAJIBHAI RABARI-SINCE DECD. THROUGH LEGAL HEIRS,SHANTABEN W/O.HARIBHAI,RAJESHBHAI S/O.HARIBHAI,DIPAKBHAI S/O. HARIBHAI,AJAYBHAI S/O. HARIBHAI,CHHAGANLAL NAGAJIBHAI RABARI,LAXMIBEN MAFATLAL RABARI,MANIBEN PUNJABHAI RABARI,SHANTABEN ARJANBHAI RABARI	,MR PRAKASH K JANI,MR PRAVIN P PANCHAL	HEIRS OF DECD.DHANANJAY RAGHAVRAY MAJMUDAR,AVINASH DHANANJAYRAY MAJMUDAR-DECD. THROUGH HEIRS,ALKA WD/O. AVINASH MAJMUDAR,KAUSHAL S/O. AVINASH MAJMUDAR,VISHAL S/O. AVINASH MAJMUDAR,DEEPALI D/O.AVINASH MAJMUMDAR,SARVADARMAN DHANANJAYRAY MAJMUDAR,SUMEDABEN DHANANJAYRAY MAJMUDAR	,MR SP MAJMUDAR,ULLASH N GOHIL
907	SA/111/1995	14/08/2013	VISNAGAR NAGAR PALIKA,CHIEF OFFICER	MR BS PATEL,MRS RANJAN B PATEL	RAJPAL S/O NANUA CHAUDHARY,	NOTICE SERVED BY DS,MR PRAKASH K JANI
908	SA/112/1995	27/01/2016	LALJI P CHAUHAN,MANIBEN LALJI CHAUHAN,MUKESH LALJI CHAUHAN,SHOBHNA LALJI CHAUHAN	UNSERVED EXPIRED (N),APPEARANCE DELETED,MR JAYESH A DAVE	STATE BANK OF INDIA,MULJI KARSAN CHAVDA	
909	SA/113/1995	27/01/2016	KADIVAR JIVANLAL NARSIBHAI,MANSUKHLAL NARSIBHAI	,MR PH PATHAK	KALARIYA VALLABHDAS NAGJIBHAI,	
910	SA/117/1995	31/01/2013	RAMANLAL PITAMBARDAS GANDHI,AJITSINH MANSINH SURATIYA,NAGJIBHAI P BHAMWALA,RASIKLAL PITAMBARDAS GANDHI,BIPINCHANDRA SHIVLAL VAKIL	MS SONALI R DESAI	BHARUCH MUNICIPALITY,	NOTICE SERVED
911	SA/119/1995	17/10/2015	M/S.MOHANLAL MUKTILAL AGRAWAL,	MR KM PATEL	M/S. PUNAMCHAND PANNALAL,	
912	SA/120/1995	11/08/2016	PATEL RAJABHAI AGGRABHAI,	UNSERVED EXPIRED (N),MR VIJAY H PATEL	GUJARAT ELECTRICITY BOARD NOTICE SERVED-SHIHORI,	
913	SA/121/1995	11/04/2015	SHAH GHANSHYAMBHAI SAKALCHAND,	MR. BHARGAV N. BHATT	SHAH CHANDRAKANT SAKALCHAND,DECEASED SHAH RAMANLAL PUNAMCHAND L/R.HARISH RAMANLAL,DECEASED SHAH KESHAVLAL BHOGI-LAL L/R.SHAH B.K.	
914	SA/122/1995	11/04/2015	MANHAR KUNVARBA HARICHABDRA SINHJI,KRISHNAKUMAR ALIAS BAPALAL HARICHANDRA SINHJI.	MR. BHARGAV N. BHATT	KODI RAGHAVBHAI NANABHAI,KODI VALJIBHAI AMARSHIBHAI,BHARWAD KAMABHAI GORABHAI,BHARWAD MAKHABHAI BHAVANBHAI,PATEL NARANBHAI PREMJIBHAI,PATEL KHODABHAI PREMJIBHAI,KODI MANU MAGAN, S/O.KODI MAGAN GAGAJI AND HIS	
915	SA/125/1995	01/08/2013	PATEL CHANDULAL POPATLAL KOYANI,PATEL BECHAR SAVDAS KOYANI,HEIRS AND LEGAL REPRESENTATIVEOF DECEASED RANA SAVDAS,MANIBEN RANABHAI KOYANI,PATEL VAJUBHAI RANABHAI KOYANI,PATEL TRIBHOVAN RANABHAI KOYANI	,MR HARIN P RAVAL,MR ASHISH H SHAH	PATEL KESHUBHAI MADHABHAI KOYANI,	THAKKAR AND PAHWA ADVOCATES
916	SA/126/1995	02/11/2011	KACHRALAL PARSOTTAMDAS JOSHI,NATHIBEN KACHRALAL,JASHBHAI KACHRALAL,JAYANTILAL KANTILAL,LAXMIBEN KANTILAL,SAVITABEN VASANTLAL,SHARDABEN GIRJASHANKER,KAILASHBEN DILIPKUMAR	(MR PJ VYAS)	PRABHASHANKER DHANJIBHAI JOSHI,	(MR JAYVADAN SHAH)
917	SA/130/1995	22/06/2009	RAVJANI RAMZANALI KASAMALI DECEASED.,AMINA RAMJANALI RAVJANI W/O DECEASED RAMJANALI KASAMALI,SHABIRALI RAMJANALI RAVJANI,SIRAJHUSEN RAMJANALI RAVJANI,MASUMA RAMJANALI RAVJANI D/O DECEASED RAMJANALI KASAMALI,SUKENA RAMJANALI RAVJANI D/O DECEASED RAMJANALI KASAMALI	MR AS VAKIL	RANCHHODBHAI DAHYABHAI SINCE DECD THROUGH HIS HEIRS,VRAJLAL RANCHHODHBHAI,KANTILAL RANCHHODBHAI,GIRDHARBHAI RANCHHODBHAI,JITENDRABHAI RANCHHODBHAI,SHARADBHAI RANCHHODBHAI,GHAURI RANCHHODBHAI	NOTICE SERVED,MR HARIN P RAVAL
918	SA/133/1995	17/10/2012	SECRETARY(REVENUE DEPT.),COLLECTOR	GOVERNMENT PLEADER	SHAILESH BACHUBHAI RATHOD,	MR BB PARMAR
919	SA/144/1995	09/03/2012	AGRICULTURE PRODUCE MARKET COMMITTEE,	NOTICE SERVED,MR BS PATEL	FULCHAND GOKALDAS & BROTHERS,	MR YOGESH S LAKHANI
920	SA/146/1995	06/12/2014	SUBHASHBHAI RASIKLAL MODI,	MR IS SUPEHIA	SARLABEN CHIMANLAL VYAS,	MR MEHUL S SHAH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
921	SA/148/1995	09/03/2012	AGRICULATURE PRODUCE MARKET COMMITTEE,	NOTICE SERVED,MR BS PATEL	M/S AJAY TRADERS,PARTNERSHIP FIRM,	MR YOGESH S LAKHANI
922	SA/151/1995	20/01/2016	SHANKARGIRI DEVGIRI GOSAI,	MR VASANTS SHAH	AMBALAL KASHIRAM PATEL,MAFATLAL PRABHDAS PATEL,AMBALAL LALLUDAS PATEL,NATVARLAL AMBALAL PATEL,SITARAM CHATURDAS PATEL,SITARAM JOITARAM PATEL,MOHANLAL SHANKARDAS PATEL,MOHANLAL SHIVRANDAS PATEL	,GOVERNMENT PLEADER
923	SA/152/1995	18/12/2012	GUJARAT ELECTRICITY BOARD,SUPERINTENDING ENGINEER(O&M)	(MR MD PANDYA)	MN MALEK,	(MR AJ SHASTRI)
924	SA/153/1995	15/03/2019	NANDLAL RANCHHODBHAI PATEL,JAGJIVANBHAI RANCHHODBHAI PATEL,HARIVADAN RANCHHODBHAI PATEL	MR JITENDRA M PATEL	MAGAN BHARATBHAI PATEL,SURESHBHAI SOMABHAI PATEL SINCE DECD.THRO HIS HEIRS,SAROJBEN WIFE OF SURESHBHAI PATEL,RITABEN DAUGHTER OF SURESHBHAI PATEL,UEHABEN,DAUGHTER OF SURESHBHAIPATEL	DECEASED LITIGANT,MR VISHAL C MEHTA
925	SA/155/1995	05/09/2011	HEIRS OF DECEASED BHAILALBHAI BECHARBHAI,CHHOTABHAI BHAILALBHAI VASAVA DECEASED THROUGH HIS HEIRS,KANJIBHAI CHHOTABHAI VASAVA,MANGIBEN CHHOTABHAI VASAVA,JASUBHAI CHHOTABHAI VASAVA,MANSUKHBHAI BHAILAL VASAVA DECEASED THROUGH LEGAL HEIRS,RADHABEN W/O. MANSUKHBHAI BHAILAL VASAVA,MULJIBHAI MANSUKHBHAI VASAVA,KALIDAS MANSUKHBHAI VASAVA,RAVJIBHAI BHAILALBHAI VASAVA,KASHIBEN BHAILALBHAI VASAVA	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)	SANABHAI BECHARBHAI VASAVA,SOMABHAI BECHARBHAI VASAVA	NOTICE SERVED,(MR A J PATEL)
926	SA/157/1995	10/04/2012	HAJI KASAM HAJI A KARIM LAKADKUTA,	MR EE SAIYED	NASIMA HAJI ISMAIL POTHIYALAL,BILKISH NOORMOHMAMAD DANGRA,MEMAN SATTAR HAJI KARIM LAKADKUTTI (DIED DURING PENDANCY)	,NOTICE SERVED
927	SA/160/1995	08/03/2017	SHAH AASU RATANSHI DIED THROUGH LEGAL REPRESENTATIVES,PANBAI AASU GADA,KUNVERJI AASU GADA,LALJI AASU GADA,VASUMATI AASU GADA,LAXMIBEN PREMCHAND KARANI	MR CH VORA	JAYSHREE TEJSHI KHIYARA @ JAYSHREE DEEPAK CHHEDA,BAROT KAKASHREEBAI KARAMSHI,SHAH JAGSHI TEJSHI,SHAH JIVRAJ TEJSHI(ABATED),SHAH HIRJI TEJSHI,SHAH LAXMICHAND TEJSHI,SHAH DEVCHAND TEJSHI(ABATED),SHAH RATILAL TEJSHI,SHAH JAYANTILAL TEJSHI,SHAH DHANJI TEJSHI,LAXMIBEN TOKERSHI	NOTICE SERVED,DELETED,ABATED
928	SA/162/1995	13/08/2014	STATE OF GUJARAT,MAHALKARI	GOVERNMENT PLEADER	IQBALHUSAIN SHIDA,	MR. PANAM C SONI
929	SA/164/1995	17/10/2015	BHOJABHAI TAPUBHAI,	MR DM THAKKAR	GSRTC,COMPETENT OFFICER,DEPTO MANAGER	,MR HARDIK C RAWAL
930	SA/165/1995	12/09/2015	DINESHBHAI MANIBHAI PATEL,	(MR RN SHAH)	DHAYABHAI DESAIBHAI PATEL,	
931	SA/167/1995	15/03/2019	DANA KHODA,NARAN KHODA	MR MUKESH A PATEL	BAI VALI VEERA-"DECEASED",VIJANAND VEERA,ARJAN VEERA,GOVIND VEERA,KUMBHA VEERA	MR MEHUL S SHAH,MR KIRTIDEV R DAVE
932	SA/169/1995	16/12/2015	THAKORE BHARATKUMAR JERAMBHAI,THAKORE JAYANTIBHAI JERAMBHAI	MR KV SHELAT	ALAMKHAN GULABKHAN PATHAN,THAKORE JERAMBHAI CHHAGANBHAI	
933	SA/170/1995	03/02/2016	RABARI SHARDUL NAJA,MOMAIYA SHARDUL RABARI	NOTICE SERVED,(MR PN BAVISHI),MR ANSHIN H DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER
934	SA/189/1995	18/01/2019	MUSTAFA MANUBHAI KHOKHAR,SUGRABEN D/O MANUBHAI ALIBHAI	MR KV SHELAT	KHATAI RASULBHAI AMIRBHAI,KALUBHAI KASAMBHAI KURASHI,AMINABEN WD/O KASAMBHAI JIVABHAI,KURASHI AKBARBHAI KASAMBHAI,KURASHI SALIMBHAI KASAMBHAI,KURASHI SALIMBHAI KASAMBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
935	SA/196/1995	27/01/2016	RAMJI JETHALAL CHAUDHARY,NATHALAL JETHALAL CHAUDHARY,MAGANLAL JETHALAL CHAUDHARY	,(MR MD RANA)	PARSHOTTAM ARJANGIRI,JAYKUVER PARSOTTAMGIRI	
936	SA/202/1995	10/12/2012	STATE OF GUJARAT,INSPECTOR GENERAL OF POLICE,SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	HARSHADRAI BALASHANKER MEHTA,	MR MC BHATT

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937	SA/6/1996	03/08/2016	SHAH BHARATKUMAR RASIKLAL,VISAKHABEN RAMESHCHANDRA SHAH,VAKIL TARULATA HARSHADRAI	MR AR THACKER	KANUBHAI BAPUBHAI PAREKH,HEIRS OF GIRDHARLAL TRIKAMLAL DECEASED,DHIAMLAL GIRDHARLAL KOTHARI DIED,HEIRS OF DECEASED HIRALAL GIRDHARLAL KOTHARI,HEIRS OF DECEASED KIRTILAL GIRDHARLAL KOTHARI,SHRIMATI SUBHADRABEN JAYANTILAL SHAH DELETED.,INDUBEN NALINBHAI JHAVERI,PRABHABEN W/O HIRALAL GIRDHARLAL,SUSHILABEN WD/O KIRTILAL GIRDHARLAL KOTHARI,MAYURIBEN D/O HIRALAL KOTHARI,AMITA W/O ASHABEN KAPADIYA D/O KIRTILAL GIRDHARLAL,SHREYAS HIRALAL KOTHARI,AMAL KIRTILAL KOTHARI,ASHOK KIRTILAL KOTHARI,HEMANT HIRALAL KOTHARI,RAJIT HIRALAL KOTHARI,CHATURBHAI MANILAL THAKKAR,PRABHULAL MANILAL THAKKAR,SANJAY JAYANTILAL SHAH,VARSHA JAYANTILAL SHAH	,NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY RPAD (N),UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR VIPUL S MODI
938	SA/8/1996	24/08/2011	STATE OF GUJARAT,SECRETARY	GOVERNMENT PLEADER	HASMUKHLAL HARILAL PANCHOLI,	(MR YS MANKAD)
939	SA/9/1996	03/12/2014	HEIRS OF DECEASED KANJI VASHRAMBHAI,KOLI PARSHOTTAM KANJIBHAI	NOTICE SERVED,	VITTHALBHAI MOTIBHAI MISTRI,KOLI DHOLI KANJIBHAI W/O. KANJI VASHRAM,KOLI NAKUBHAI KANJIBHAI S/O. KANA VASHRAM,KOLI HEMRAJ KANJIBHAI,KOLI VANRAJBHAI KANJIBHAI	NOTICE UNSERVED,MR HARIN P RAVAL
940	SA/24/1996	21/04/2016	DABHOI MUNICIPALITY,	MR SV PARMAR	MAGANBHAI MOHANBHAI,HIRABHAI LALLUBHAI,DHANABHAI CHHITABHAI,FOGATBHAI DEVJIBHAI,LAKHIBEN LALLUBHAI,KASHIBEN CHHOTABHAI,SURABHAI SOMABHAI,DHANABHAI LALLUBHAI,ICHHABEN VELABHAI,CHHOTABHAI MALABHAI,SHANTABEN KARSHANBHAI,MANILAL CHHITABHAI,LALLUBHAI CHHITABHAI,CHHAGANBHAI DABABHAI,SHANTABEN BALUBHAI,MOKLIBEN HIRABHAI,KHUSHALBHAI DUNABHAI,MANIBEN KALUBHAI,KAMALIBEN BHIKHABHAI,KALIBEN MAHIJIBHAI,JAMNABEN RAJIBHAI,DHUNIBEN PURSHOTTAMBHAI,DHUNIBEN MEDHAVBHAI,CHHITIBEN KARSHANBHAI,HASHURAO LAXMANRAO,GARBADBHAI MULJIBHAI,FATESING SHANKARSING,JIVANBHAI SHANABHAI,MAGANBHAI CHHAGANBHAI,REHMANJI RAMJI,REVABEN BALUBHAI,JADIBEN NATHABHAI,MATHURBHAI CHHITABHAI,RANCHHODBHAI MANJIBHAI,DAHIBEN BHOGABHAI,DABHOI MUNICIPALITY VAITANK KARMACHARI CO.OP.CREDIT SOC.	NOTICE SERVED BY DS,NOTICE UNSERVED
941	SA/27/1996	21/12/2018	DIVED GRAM PANCHAYAT,	(MR A J PATEL)	ATUL GRAM PANCHAYAT,STATE OF GUJARAT	NOTICE SERVED,MR NILESH A PANDYA
942	SA/29/1996	24/04/2017	BABULAL RAMJI,PREMJI JADAVJI,JERAM BHIMA	MR MEHUL S SHAH,(MR SURESHM SHAH),JENIL M SHAH	PORBANDAR MUNICIPALITY,STATE OF GUJARAT,TAJAWALA EDN.&MEDI.AID TRUST THRO'TRUSTEE HARIDAS & 4 ORS.,HARIDAS BHAGWANJI TAJAWALA,NAROTTAM ANANDJI BUDDHDAV,HIRALAL KALYANJI TAJAWALA,LAXMIDAS HANSRAJ RANDHANI,DHIRAJLAL KESHAVLAL TAJAWALA,TAJAWALA SAHAYAK TRUST THRO' TRUSTEE HARILAL TAJAWALA&2ORS.,HARILAL BHAGWANJI TAJAWALA,HIRALAL KALYANJI TAJAWALA,DHIRAJLAL KESHAVLAL TAJAWALA	,GOVERNMENT PLEADER,NOTICE SERVED,MR DG CHAUHAN,MR MURALI N DEVNANI
943	SA/33/1996	26/04/2019	RABARI GAMAN MEVA,	MR VIPUL S MODI	STATE OF GUJARAT,	NOTICE SERVED
944	SA/35/1996	05/09/2011	DISTRICT PANCHAYAT,TALUKA DEVELOPMENT OFFICER	NOTICE SERVED	MANIBHAI SHIVRAM SUTHAR,STATE OF GUJARAT,PROJECT ADMINISTRATOR,GUJARAT PANCHAYAT SERVICE SELECTION BOARD,SURAT DISTRICT PANCHAYAT,TALUKA DEVELOPMENT OFFICER	NOTICE SERVED,MR IS SUPEHIA,MR CJ VIN

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
945	SA/40/1996	19/03/2018	JASWANTSINGH KHUMANSINH RANA SINCE DECD.THRO HIS HEIRS,MAHENDRASINH JASHWANTSINH RANA,JAYENDRASINH JASHWANTSINH RANA,HANSABEN JASHWANTSINH RANA,INDRASINH JASHWANTSINH RANA	,MR KASHYAP R JOSHI	FULIBEN W/O JORAWERSINH BHAGVANSINH GOHIL,	MR ANUJ K TRIVEDI
946	SA/52/1996	03/01/2019	THAKORBHAI NATHUBHAI -DIED THRO HEIR NARMADABEN & 3 ORS.,NARMADABEN W/O THAKORBHAI NATHUBHAI-DIED,VASANTLAL THAKORBHAI,RAMESHCHANDRA THAKORBHAI,USHABEN D/O THAKORBHAI NATHUBHAI,HIRALAL NATHULAL HIMSELF AND L.R. OF PARVATIBEN,PARVATIBEN W/O NATHUBHAI FAKIRBHAI DIED,MANIBEN D/O NATHUBHAI FAKIR BHAI -DIED THRO'L.R.,CHANDIBEN D/O NATHUBHAI FAKIRBHAI -DIED THRO'L.R.,BALVANTLAL BHIKHABHAI NATHU BHAI,CHAMPABEN D/O BHIKHABHAI AND W/O THAKORDAS MULCHANDDAS,HANSABEN D/O BHIKHABHAI NATHUBHAI	,MR SA DESAI	ISHWARLAL CHHOTALAL,HIRABEN GOPALDAS D/O CHHOTALALCHUNILAL,SHANTIBEN JAYANTILAL D/O CHHOTALAL CHUNILAL,RAJESHKUMAR ISHWARLAL SALVI,VIJESH ISHWARLAL SALVI,MADHUBHAI GOPALDAS SALVI,SHAILESH GOPALDAS SALVI,SUNIL GOPALDAS SALVI,PUSHPABEN NANDKISHOR SALVI,VINABEN GOPALDAS SALVI,NITINBHAI JAYANTILAL SALVI,VIJAY JAYANTILAL SALVI	DELETED,ADVOCATE NOTICE UNSERVED,MR MUKUND M DESAI
947	SA/56/1996	23/01/2019	REGHA RANA KOLI,	MR. HJ KARATHIYA	GOVERNMENT OF GUJARAT,DY. EXECITOVE ENGINEER,MUNICIPALITY-WANKANER	NOTICE SERVED,NOTICE SERVED BY DS,MR HS MUNSHAW
948	SA/57/1996	23/01/2019	DEVDAN PUNJABHAI GHADVI,	M/S S G ASSOCIATES	GOVERNMENT OF GUJARAT,DY. EXECITOVE ENGINEER,MUNICIPALITY-WANKANER	NOTICE SERVED,NOTICE SERVED BY DS,MR HS MUNSHAW
949	SA/58/1996	23/01/2019	PATADIA BHAICHAND PREMJI,	MR. PANAM C SONI	GOVERNMENT OF GUJARAT,DY. EXECITOVE ENGINEER,MUNICIPALITY-WANKANER	GOVERNMENT PLEADER,NOTICE SERVED,APPEARANCE DELETED,MR HS MUNSHAW
950	SA/59/1996	23/01/2019	GHELABHAI RUKHADBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	GOVERNMENT OF GUJARAT,DY. EXECITOVE ENGINEER,MUNICIPALITY-WANKANER	NOTICE SERVED,APPEARANCE DELETED,MR HS MUNSHAW
951	SA/66/1996	15/06/2017	VISHNUDUTT BHIKHOBA DHONDE,HARIDUTT BHIKHOBA DHONDE	,MR GM AMIN	CHIMANBHAI DEVABHAI CHHIBADBHAI BHANDARI,KANTILAL DEVABHAI CHHIBADBHAI,JASHVENTBHAI DEVABHAI CHHIBADBHAI,DHIRUBHAI DEVABHAI C,VASANTBHAI DEVABHAI C,UTTAMBHAI DEVABHAI C,BAI WD/O DEVABHAI C BHANDARI,MANJULABEN D/O DEVABHAI C BHANDARI,JARUBEN D/O DEVABHAI C BHANDARI,BHAGUBHAI CHHIBADBHAI B,PREMLIBEN D/O CHHIBADBHAI B BHANDARI,VAJIYABEN D/O CHHIBADBHAI B BHANDARI,BALKRISHANA M PALANDE	
952	SA/68/1996	22/12/2010	RANCHHODJI KIKABHAI PATEL,	MR DR BHATT	HIRABHAI KIKABHAI PATEL,	DS AFF.NOT FILED (N)
953	SA/74/1996	05/09/2011	HARIJAN GOVINDBHAI ARJANBHAI,	UNSERVED EXPIRED (N)	HARIJAN BHAVAN DAYA-DIED THRO'HEIR SHIVUBEN BHAWAN DAYA & 6,SHIVUBEN WD/O BHAWAN DAYA,NATWARBHAI BHAVANBHAI,HIMATLAL BHAWANBHAI,VINODBHAI BHAWANBHAI,MANIBEN BHAWANBHAI,KANKUBEN BHAVANBHAI,HARIJAN NANJILALA	,NOTICE SERVED
954	SA/76/1996	05/11/2018	KOLI RAVA ALIAS RAVJI ARJAN DECD. THRO HEIRS,BHAVANBHAI RAVJI,KANJIBHAI RAVJI,DHANABHAI RAVJI,SAMATBHAI RAVJI,DEVSHIBHAI RAVJI,LAKSHMANBHAI RAVJI,JAHUBEN RAVJI	DECEASED LITIGANT,MR SP MAJMUDAR	STATE OF GUJARAT,	GOVERNMENT PLEADER

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955	SA/81/1996	26/11/2012	SHAH HARIVADAN MAGANLAL,	(MR RM VIN)	STATE OF GUJARAT,JOSEPH MATHEWS,SHAH PRIYAVADAN MAGANLAL,REVADAS BHAGABHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED,MR JV JAPEE,MR DHARMESH V SHAH
956	SA/87/1996	15/06/2017	RAJNIBHAI JAYANTTIBHAI PATEL,	MRS MADHUBEN SHARMA	VINODKUMAR JAYANTILAL PATEL,SHARADKUMAR JAYANTILAL PATEL,MANSUKHBHAI JAYANTILAL PATEL DECD.THRO'HEIR HASUMATI & 4,HASUMATI M PATEL,TARUN M PATEL,KAMINI M PATEL,SARJUBEN M PATEL,HITESH M PATEL,RAMESH JAYANTILAL PATEL	
957	SA/89/1996	30/11/2018	KRISHNA RUBBER INDUSTRIES,	MR PRAVIN P PANCHAL	NORTH GUJARAT VIJ COMPANY LTD.,	MS MAYA S DESAI,(MR MD PANDYA)
958	SA/105/1996	14/09/2012	KALABHAI MANGABHAI HATI,	MR ANSHIN H DESAI	STATE OF GUJARAT,DISTRICT COLLECTOR	GOVERNMENT PLEADER
959	SA/118/1996	27/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MR ASHISH M DAGLI	NATVARPURI UMEDPURI GOSAI,	DS AFF.NOT FILED (N)
960	SA/122/1996	05/10/2011	VIJAPUR TALUKA CO-OPERATIVE SALE & PURCHASE UNION LIMITED,	NOTICE SERVED	STATE OF GUJARAT,SHAIKH RUKMAHMAD RASULMIYA	GOVERNMENT PLEADER,MR JB DASTOOR,MR MEHUL S SHAH,(MR SURESHM SHAH)
961	SA/124/1996	17/10/2014	PATEL SOMABHAI GAGALDAS,DIED THROUGH HIS HEIR,PATEL,RAIBEN SHANKERBHAI,TULSIBHAI SHANKERBHAI,GITABEN D/O SHANKERBHAI,MINABEN D/O SHANKERBHAI,HARAHADBHAI SHANKERBHAI,PATEL PRAHLADBHAI SOMABHAI,PATEL BHOLABHAI SOMABHAI,PATEL SAVITABEN D/O SOMABHAI,PATREL KESHABHAI SOMABHAI SINCE DECD.THRO HIS HEIRS,KOKILABEN WD/O PATEL KESHAV SOMNATH,DR.DILIPKUMAR KESHAVLAL PATEL,SMITABEN D/O. KESHAVLAL SOMNATH PATEL,,YOGNABEN D/O. KESHAVLAL SOMNATH	DECEASED LITIGANT,MR NS SHEVADE	KADI PATEL BHUVAN,	(MR VC DESAI)
962	SA/128/1996	26/03/2012	UNION OF INDIA,	MR KETAN A DAVE	BIMLADEVI CHARIWALA FAMILY WELFARE TRUST,MUKUTLAL LADHURAM CHURIWALA,BIMLADEVI CHURIWALA,RAMNIRANJAN RAMGOPAL FATEHPURA,HIND SILK HOUSE	NOTICE NOT RECD BACK,NOTICE SERVED
963	SA/131/1996	30/06/2014	RAMANBHAI SHAMALBHAI PATEL HEIRS OF APPELLANT NO.2.,SONABEN WD/O SHYAMALBHAI MOTIBHAI(DELETED AS PER ORDER	DELETED,MR JOITABHAI N PATEL	RAVJIBHAI MOTIBHAI PATEL,ARVINDBHAI MOTIBHAI PATEL SINCE DECD. THRO HIS HEIRS,CHANCHALBEN WDO ARVINDBHAI MOTIBHAI PATEL,INDRAVADAN SON OF ARVINDBHAI MOTIBHAI PATEL,HARSHVADAN SON OF ARVINDBHAI MOTIBHAI PATEL,CHHOTABHAI MOTIBHAI PATEL SINCE DECD. THRO HIS HEIRS,MADHUBEN WD/O CHHOTUBHAI MOTIBHAI,DILIPBHAI SON OF CHHOTUBHAI,REKHABEN D/O. CHHOTUBHAI MOTIBHAI,KANTABEN MOTIBHAI PATEL-DECD. THRO'HEIR PATEL SURESHBHAI &1,PATEL SURESHBHAI RAMANBHAI,MADHUBEN W/O ASHOKBHAI CHANDUBHAI PATEL,NIRUBEN SHANTIBHAI PATEL	,NOTICE SERVED,MR JITENDRA M PATEL,MR HARSHAD J SHAH,MR MH DAYAMAKUMAR,MR GOVIND V PATEL
964	SA/135/1996	30/11/2018	AMBAVIJAY PRIVATE LIMITED,	(MR VIVEK N MAPARA)	JAMNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW
965	SA/140/1996	07/07/2011	DECEASED MARIAMBIBI KALUMIYA THR ZUBEDABIBI D/O KALUMINYA,	(MR GIRISH D BHATT)	SAYED K HAFIZUDDIN,ZARINABIBI K SAYED	MR GM JOSHI
966	SA/141/1996	24/01/2013	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS	MOHANLAL MATAMBHAI,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR VIJAY H PATEL,MRS JYOTSNA K PATEL
967	SA/144/1996	28/07/2011	DAUD YAKUB,	MS SHILPA R SHAH	TATE CHEMICALS LTD.,	M/S TRIVEDI & GUPTA
968	SA/149/1996	12/04/2012	BLAVANTRAI @ BHIKHUBHAI SOMABHAI,GANPATBHAI R DERKAR	(MR DHIRENDRA MEHTA)	RATILAL D WADIWALA,PRAVINBHIA I PATEL,VITTHALBHAI H PATEL,NAGINBHAI G PATEL,BHAGUBHAI G BHANDARI	NOTICE SERVED,SERVED BY AFFIX(N),DELETED

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
969	SA/151/1996	15/03/2013	SUNI MOMIN JAMAT MASJID & GEBANSHA PIR DARGAH,	MR PJ KANABAR	FAKIR AKBARSHAW ISMAILSHAW,	MR MB FAROOQUI,MRS NASRIN N SHAIKH
970	SA/152/1996	20/11/2013	BHAGWANBHAI TALSIBHAI PATEL,SANTIBHAI TALSIBHAI PATEL	MR HM PARIKH	NARAYANBHAI BHULABHAI PATEL,	(MR NS DESAI),(MR KB PADIA)
971	SA/153/1996	08/05/2011	CHANDULAL V SAMANI,	(MR PV HATHI)	TATA CHEMICALS LTD.,	(MR PN BAVISHI),M/S TRIVEDI & GUPTA
972	SA/154/1996	08/05/2011	DHANKUNVERBEN DAMODAR SAMANI WD/O DECD.DG SAMANI,	(MR PV HATHI)	TATA CHEMICALS LTD.,	(MR PN BAVISHI),M/S TRIVEDI & GUPTA
973	SA/155/1996	08/05/2011	LAXMIDAS UMARSI SINCE D/D THROUGH HIS HEIR,SMT. MANGLABEN LAXMIDAS	MS KHYATI P HATHI,(MR PV HATHI)	TATA CHEMICALS LTD.,	(MR PN BAVISHI),M/S TRIVEDI & GUPTA
974	SA/157/1996	10/09/2012	TANK MANILAL NANSHI SINCE DECD.-REPRESENTED BY APP,TANK VIRENDRA ALIAS VINU MANILAL	(MR YS MANKAD),	JOSHI NARANJI VALJI,	MR CH VORA
975	SA/162/1996	14/12/2010	CHATURBHAI VARADHBHAI PATEL ALIAS RAJESHBHAI V PATEL,	NOTICE NOT RECD BACK	BHARUCH DISTRICT CENTRAL CO.OPBANK LTD.,SPECIAL RECOVERY OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,MR BS PATEL,MRS RANJAN B PATEL
976	SA/167/1996	29/03/2019	MISTRY NARANBHAI BABUBHAI,	MR MEHUL S SHAH	KOLI RAMJI HARIBHAI SINCE DECD.THRO HIS HEIRS,KURJI RAMJIBHAI,MAGANBHAI RAMJIBHAI,VITHALBHAI RAMJIBHAI,NARSINHBHAI RAMJIBHAI,AMBABHAI RAMJIBHAI,VALJI RAMJIBHAI,DIVALIBEN ALIA JADIBEN RAMJIBHAI,KOLI KURJI RAMJIBHAI,KOLI MAGAN RAMJIBHAI	,(MR SUNIL C PATEL)
977	SA/172/1996	28/02/2013	FAKRUDDIN SARIFMIYAN KAJI,	MR HM PARIKH	HASUMIYAN AMINMIYNA KAJI -DIEDTHRO'HEIRS,MIRANBIBI HASUMIYAN KAJI DECD. THROUGH HEIRS,VAJUDDIN HASUMIYAN KAJI,KHERANBIBI SAMSUDDIN MALEK,HUSEINMIYAN JIVAMIYAN BIN BADAMIYAN. DECD.THROUGH HEIRS.,SAIRABANU,DAUGHTER OF HUSEINMIYAN JIVAMIYAN,AMINMIYAN HETAMMIYAN -DIED THRO'HEIRS,KAJI ALLAUDDIN AMINMIYAN DECD. THROUGH HIS LEGAL HEIRS,KAJI HUSEINMIYAN AMINMIYAN DIED THRO'HEIRS,KAJI SADRMMIYAN AMINMIYAN,KAJI BADRUMIYAN AMINMIYAN,AMINABIBI D/O AMINMIYAN HATEMMIYAN.(DECD. THROUGH HEIR,JENABIBI ALLAUDDIN KAZI,SAKINABIBI HUSEINMIYAN,TANJIRABANU,W/O. SAIYAD MAHMA DALI AMIRALI.,MANUMIYA ALLAUDDIN KAZI,RIYAZDDIN HUSEINMIYAN,TAIRABANU, WIFE OF FAYASUDDIN RUKNUDDIN.,ANVARMIYA ALLAUDDIN KAZI,MAYUDDIN HUSEINMIYAN,NASRUMIYA ALLAUDDIN KAZI,PYARUMIYAN HUSEINMIYAN,SIKANDARMIYA ALLAUDDIN KAZI DECD. THROUGH HIS HEIRS,ROSHNABIBI HUSEINMIYAN,IKBALBANU HUSEINMIYAN,FARIDMIYA ALLAUDDIN KAZI,RUKSANABANU HUSEINMIYAN,ZAKIRMIYA ALLAUDDIN KAZI,ABOKIN ALLAUDDIN KAZI,ABOKIN ALLAUDDIN KAZI,RAFIQMIYA ALLAUDDIN KAZI,SAIDABANU HUSEINMIYAN,JOHRABIBI LIYAKATALI SAIYED (TAPALI),JULEKHABANU HUSEINMIYAN,FATMABIBI NASRODDIN KAZI,SULTANABANU WD/O. SIKANDARMIYA KAZI,THAKORBHAI PUNAMBHAI VASAVA,SURESHBHAI THAKORBHAI VASAVA,RAMESHBHAI THAKORBHAI VASAVA,MAHESHBHAI THAKORBHAI VASAVA,HITESHKUMAR INDUBHAI PATEL. SINCE DECD.THRO HIS HEIRS,ARCHANABEN WIFE OF HITESHKUMARINDUBHAI PATEL,PRUTHUKUMAR SON OF HITESHKUMARINDUBHAI PATEL,SHLOKKUMAR SON OF HITESHKUMAR INDUBHAI PATEL	,NOTICE SERVED,MR YV BRAHMBHATT,(MR MB GANDHI),MR HR PRAJAPATI,MR SP MAJMUDAR,MR P P MAJMUDAR
978	SA/173/1996	10/03/2012	KANTABEN BHAGWANBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANJIBHAI JADAVJIBHAI PATEL,KHUSHALCHAND KALUBHAI RATHOD	MR GAURANG H BHATT,MR BR PARIKH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
979	SA/174/1996	10/03/2012	KANTABEN BHAGVANBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL KANTILAL JADAVJI,RATHOD NARSHIBHAI KALUBHAI.	MR GAURANG H BHATT,MR BR PARIKH
980	SA/207/1996	25/07/2011	RAMCHANDRA MAGANLAL VAGHELA,	MS ROOPAL R PATEL	MAGANLAL LIMJIBHAI VAGHELA DECD.THRO'HEIRS,JAYPRAKASH M VAGHELA,DHIRAJLAL M VAGHELA -DECD.THROHEIRS,HANSABEN ALIAS SUMITRABEN DHIRAJBHAI,ASHVIN DHIRAJBHAI VAGHELA,PRAGNABEN DHIRAJBHAI VAGHELA,SHILABEN DHIRAJBHAI VAGHELA,MANOJBHAI DHIRAJBHAI VAGHELA,MINOR MAHESH'S GUARDIAN HANSABEN ALIAS SUMITRABEN,HARSHVADAN M VAGHELA,JAYANTILAL M VAGHELA,HASUMADI RATILAL PANWALA,GITABEN TEJUBHAI PANWALA,KOKILABEN -DINESHBHAI,MAHALAXMIBEN W/O MAGANLAL LIMJIBHAI VAGHELA	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),REFUSED SERVED (N) (10),MR BS PATEL,MRS RANJAN B PATEL
981	SA/209/1996	18/04/2018	M S PATEL,	MRS SANGEETA N PAHWA	MAHIJIBHAI DAHYABHAI ROHIT,DIRECTOR,SACHIVSHRI SAMAJ SURAKSHA KHATA,SACHIVSHRI GUJARAT RAJYA,COLLECTOR,CHAIRMAN	GOVERNMENT PLEADER,MR BB NAIK,MR RAMNANDAN SINGH
982	SA/1/1997	28/09/2012	HARDEVSINH JILUBHA JADEJA,	MR DM THAKKAR	G S R T C,COMPETENT AUTHORITY	RULE SERVED,MR ASHISH M DAGLI
983	SA/2/1997	13/12/2012	STATE OF GUJARAT,COMMANDANT.	GOVERNMENT PLEADER	JETHABHAI D PARMAR,	(MS S S PATHAN)
984	SA/4/1997	19/04/2016	RUPBAIBEN NANABHAI,MINOR LADHUBHAI NANABHAI,MINOR BHUPATBHAI NANABHAI THRO'GUARDIAN,NOTIBA NANABHAI,VALKUBEN MOKABHAI BHANBHARA,HANSABA JETHUSURBHAI,VALIBEN RAMKUBHAI	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED	HIRKUBEN APBHAI KHAVAD D/O DECD. VIRA DEVRA,DIWALIBEN ALEGBHAI, ADULT, D/O DECD. FAIBABEN ALEGBHAI,DHANBHAIBEN HATHIBHAI BHANBHARA,AIBABEN VIRABHAI KHACHAR,BENUBA JILUBHAI DHANDHAL	NOTICE SERVED,NOTICE UNSERVED,DELETED,ABATED, (MR MC SHAH)
985	SA/6/1997	28/03/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	AMRUBHAI LAKHUBHAI BORIYA,	NOTICE SERVED
986	SA/7/1997	13/08/2008	ANANDBA MANUBHA [DELETED AS PER CRTS. ORDER DTD.13.08.08.],HANSABA DHIRUBHA,HARSHADBA DHIRUBHA,USHABA DHIRUBHA,GITABA DHIRUBHA,SAJJANBA DHIRUBHA (HERSELF & ON BEHALF OF MINOR KAILASHBA),VANRAJSINH DHIRUBHA RANA,PRAVINSINH DHIRUBHA,SUKHDEVSINH DHIRUBHA	,DELETED	NAVNITBALA JETHALAL TRIVEDI,DHANUBA VISHNUBHA WD/O DECD. MANUBHA VAKHATSINGH [DELETED.]	DELETED,(MR BIPIN I MEHTA)
987	SA/8/1997	05/05/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	M.D. JOGAL,	MR SIDDHARTH H DAVE
988	SA/11/1997	28/09/2012	JADEJA VIKRAMSINGH PRABHATSINH,	(MR NAGIN N GANDHI)	RAJPUT BHUPATSINH MERAJI,	MR VIMAL M PATEL
989	SA/14/1997	18/04/2018	CHAIRMAN - REMAND HOME,	MR BB NAIK	MAHEJIBHAI DAHYABHAI ROHIT,NIYAMAK - SAMAJ SURASHA KATH GUJARAT RAJAY,SACHIV - SAMAJ SURASHA KHATE,MANIN SACHIV - GUJARAT RAJYA,COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR RAMNANDAN SINGH
990	SA/18/1997	01/07/2013	KANTIBHAI RAVJIBHAI PATEL,	MR PM DAVE	DHANRAJ KARAMCHAND ADVANI DECD.THRO'HEIRS,BHAGWATIBEN WD/O DHANRAJ ADVANI,VIJAYMAL S/O DHANRAJ ADVANI,DEEPAK S/O DHANRAJ ADVANI,SHEELA D/O DHANRAJ ADVANI,RITA D/O DHANRAJ ADVANI	,NOTICE SERVED
991	SA/20/1997	29/08/2011	JALARAM OIL INDUSTRIES,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	,MS LILU K BHAYA

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992	SA/22/1997	08/01/2012	REVA WD/O PURSHOTTAM BAVA,RAMSUNG PURSHOTTAM,SAVITABEN PURSHOTTAM,KARSAN PURSHOTTAM,MAHENDRABHAI PURSHOTTAMBHAI,MADHUBEN PURSHOTTAM,SUNDERBEN PURSHOTTAM,DHULIBEN WD/O PARBHU DAVA,CHHAGANBHAI PARBHU DAVE,BAKORBHAI PARBHU DAVA,CHAMPAKBHAI PARBHU DAVA,DAHYABHAI PARBHU DAVA	MR DN PANDYA	MADHAVBHAI MOHANBHAI PATEL DECD.THRO' HEIRS KOKILABEN & 2,KOKILABEN WD/O MADHAVBHAI PATEL,RAKESHKUMAR MADHAVBHAI PATEL,DAMAYANTIBEN MADHAVBHAI PATEL	,MR KASHYAP R JOSHI
993	SA/25/1997	02/06/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KESHAVLAL ANANDJI VAGHELA,	MR ANAND B GOGIA,MS KAJAL L KALWANI,MS MUSKAN A GOGIA
994	SA/28/1997	14/12/2010	SURAT MUNICIPAL CORPORATION,	MR PRASHANT G DESAI	RAMANBHAI N DESAI DECD.THRO. HEIRS AND L.R. (CA.NO.10889/07),SUDHABEN WD/O.RAMANBHAI DESAI,YOGESHBHAI RAMANBHAI DESAI.,RAJESHBHAI RAMANBHAI DESAI.,RAMESHCHANDRA KAHNDUBHAI DESAI	,MR MIHIR H JOSHI
995	SA/37/1997	05/02/2016	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	MOHMED IDRISH SHAIKH SARFUDDIN,	MR IM PANDYA
996	SA/42/1997	12/03/2012	UNION OF INDIA,	MR KETAN A DAVE	RAJNIKANT KANAIYALAL PARIKH,	MR JA ADESHRA
997	SA/48/1997	19/09/2013	MANJI MULJI,	MR YOGESH S LAKHANI	KHAVAS KANJI SAVJI,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
998	SA/52/1997	10/01/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,	THAKKAR AND PAHWA ADVOCATES	PRAMOD B VYAS,	(MR MD RANA)
999	SA/66/1997	18/04/2016	HANSRAJ KHATUMAL RUPANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARIJAN RANA RAJA,	MR RR TRIVEDI
1000	SA/70/1997	26/11/2012	HARILAL KHIMCHAND DOSHI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRAMODKUMAR FULCHAND SHETH,	MR RR TRIVEDI
1001	SA/75/1997	04/06/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTUBHAI KATHADBHAI,	(MR SANDEEP N BHATT)
1002	SA/78/1997	12/07/2018	MANILAL LALLUBHAI BHOI,DINESHBHAI CHHOTALAL RAJPUT,CHHAGANLAL MOTIBHAI MARU,AMBALAL MANILAL RAJPUT,NARESH MOTILAL RAJPUT,RAIJIBHAI DHULABHAI,NATWARLAL DHULABHAI BHOI,DALPATBHAI KANCHANBHAI RAJPUT,MANUBHAI CHHAGANBHAI RAJPUT,BABUBHAI JETHABHAI VASAVA,SURYAKANT CHHOTALAL RAVAL,JAGDISHBHAI MANGALBHAI VASAVA,BACHUBHAI GOKALBHAI PARMAR,CHANDUBHAI SHANABHAI PADHIAR,BHAILALBHAI MOTIBHAI PRAJAPATI,RANCHODBHAI MOTIBHAI PRAJAPATI,BHAILALBHAI SOMABHAI PRAJAPATI,MOHANBHAI KESHAVBHAI VASAVA,ASHABEN BABURAO SINDE,KHODUBHAI JINABHAI VASAVA,KESHAVBHAI DAHYABHAI,URMILABEN RAMKHALAVAN,JAGDISHBHAI MOHANBHAI RANA,ASHOKBHAI MOHANBHAI RANA,BHAGWANBHAI SOMABHAI MARU	MR NK MAJMUDAR	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI
1003	SA/80/1997	05/03/2012	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER	MS SHRADDHA TRIVEDI	DIGVIJAY TILES AND POTTERIES LIMITED,	MR MUKESH A PATEL
1004	SA/83/1997	01/11/2011	PRAJAPATI DAHYABHAI SAVJIBHAI,	(MR UMESH A TRIVEDI)	SHAH & CO,	(MR DEEPAK M SHAH)

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1005	SA/85/1997	20/12/2012	JILLA SHIKSHAN SAMITI,	NOTICE SERVED,MR BR KYADA,MR RA PATEL	HASMUKHRAI RATILAL JOSHI,DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER,(MR MD RANA)
1006	SA/86/1997	10/09/2012	RAMJIBHAI A MALAVIA DECD.THROUGH HEIRS,INDUBEN RAMJIBHAI MALAVIA,NITIN RAMJIBHAI MALAVIA,DUSHYANT RAMJIBHAI MALAVIA,YOGESH RAMJIBHAI MALAVIA	MR ANSHIN H DESAI,	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER
1007	SA/90/1997	25/04/2013	LAXMAN PARBAT VALA,	(MR HM PRACHCHHAK)	GUNVANTPUR GRAM PANCHAYAT,STATE OF GUJARAT,ASSISTANT GEOLOGIST	GOVERNMENT PLEADER,MR MRUGEN K PUROHIT
1008	SA/92/1997	10/09/2012	BHAGWANDAS HARIDAS - DECD.THRO'HEIRS,PRABHUDAS BHAGWANDAS - DECD. (NO LEGAL HEIRS ARE THERE),VANMALIDAS BHAGWANDAS	MR RC KAKKAD	VANZA BHAGWANJI DAMJI,VANZA NARSI DAMJI	MR DAXESH T DAVE
1009	SA/97/1997	15/04/2013	GANGARAM DEVCHAND,SINCE DECD. THRO, HEIR & REPRESENTATIVE,DAHYABHAI GANGARAM,SINCE DECD.THROUGH HIERIS,KANCHANLAL DAHABHAI JARIWALA,JAGDISHBHAI DAHYABHAI JARIWALA	NOTICE SERVED,DELETED	CHAMPAKLAL PRANJIVANDAS,CHANDRAKANT CHAMPAKLAL,JAYANTILAL CHAMPAKLAL,CHANDULAL CHAMPAKLAL,THAKORDAS CHAMPAKLAL	M/S.VYAS ASSOCIATES
1010	SA/99/1997	28/03/2011	SRINAGAR CO-OPERATIVE HOUSING SOCIETY LIMITED,	MR CH VORA	SURAT MUNICIPAL CORPORATION,SUMITABEN KANTILAL MARFATIA DIED - THRO'HEIRS AND L.R.,SHIRISHBHAI KANTILAL VARIYAWALA ALIAS MARFATIYA,BHARATBHAI KANTILAL VARIYAWALAALIAS MARFATIYA,ROHINIBEN M PATEL THRO'POWER OF ATTORNEY,KALPANABEN V MEHTA THRO'POWER OF ATTORNEY,KIRITKUMAR GEBILAL MARFATIYA	,MR PRASHANT G DESAI
1011	SA/100/1997	28/03/2011	SRINGAR CO-OPERATIVE HOUSING SOCIETY LIMITED,	MR CH VORA	SURAT MUNICIPAL CORPORATION,SUMITRABEN KANTILAL MARFATIA DIED THRO'HEIRS AND L.R.,SHIRISHBHAI KANTILAL VARIYAWALA ALIAS MARFATIYA,BHARATBHAI KANTILAL VARIYAWALAALIAS MARFATIYA THRO'P.O.A.,ROHINIBEN M PATEL THRO'POWER OF ATTORNEY,KALPANABEN V MEHTA THRO'POWER OF ATTORNEY,KIRITKUMAR GEBILAL MARFATIYA	,MR PRASHANT G DESAI
1012	SA/102/1997	05/11/2011	EBHAL VALLABH,	MR YOGESH S LAKHANI	BACHUBHAI GOVINDBHAI THRO'HEIRAND L.R.,SAVITABEN BACHUBHAI TANK,RASIK BACHUBHAI TANK,GIRDHAR BACHUBHAI TANK	MR BB NAIK,MR SV RAJU
1013	SA/108/1997	15/01/2013	SURESHBHAI MANGALDAS PATEL,	MR NILESH M SHAH	USHABEN N SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1014	SA/116/1997	05/09/2011	PUSHPAKARNA JOSHI LAXMIBAI JAMNADAS,	UNSERVED EXPIRED (N)	PUSHPAKARNA JOSHI LILADHAR JEMNADAS,SONI NITINKUMAR RAMNIKLAL	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1015	SA/119/1997	11/06/2012	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER	MANGROL MUNICIPALITY,	MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH)
1016	SA/123/1997	14/07/2011	SAVITRIBEN MAYARAMBHAI THAKKAR,SHANTABEN WD/O AMBARAM LAXMAN	MS ARCHANA R ACHARYA	HARSHWARDHAN DAHYALAL PANDYA,VASANTLAL PRABHULAL PATEL	NOTICE SERVED,MR ASHISH M DAGLI
1017	SA/125/1997	17/07/2013	DWARKADHISHJI TEMPLE'S JAGIR TRUST THRO'ADMINISTRATOR -,	(MR YS MANKAD)	BAKALI FATMABAI IBRAHIM WD/O BAKALI AMAD JUSAB (DECD.THRO H,RAHMATBEN AMAD SAMA,MARIYAMBEN AMAD SAMA,ABDULGANI AMAD SAMA,MAMAD AMAD SAMA	,MR CH VORA
1018	SA/129/1997	05/05/2011	STATEOF GUJARAT,DIRECTOR GENERAL OF POLICE,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	SAVITABEN HIRAJIBHAI,	MRS SANGEETA N PAHWA
1019	SA/134/1997	10/01/2013	NORTH EASTERN CARRYING CORPORATION,	MR HR PRAJAPATI,MR MR PRAJAPATI	JAY JITENDRA SCREEN PRINTERY,UNION OF INDIA	RULE UNSERVED,MR SHAKEEL A QURESHI
1020	SA/135/1997	10/01/2013	NORTH EASTERN CARRYING CORPORATION,	MR HR PRAJAPATI,MR MR PRAJAPATI	M/S. JAY JAGDISH FABRICS,UNION OF INDIA	MR RR TRIVEDI,MR SHAKEEL A QURESHI,MR BHAVESH P TRIVEDI

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1021	SA/136/1997	10/01/2013	NORTH EASTERN CARRYING CORPORATION,	MR HR PRAJAPATI,MR MR PRAJAPATI	M/S. JAY JAGDISH FABRICS,UNION OF INDIA	RULE NOT RECD BACK,MR ASIM J PANDYA,MR YN RAVANI,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1022	SA/139/1997	07/08/2011	PIR KHATIJABIBI AMIRSHA,PIR HAMIDA AMIRSHA,PIR SABIKA AMIRSHA	(MR PV HATHI)	PIYUSHKUMAR N THACKER,NATVARLAL J THACKER,TUSHARKANT V THACKER	SERVED BY RPAD (N),UNSERVED EXPIRED (N), (MR YS MANKAD)
1023	SA/140/1997	29/12/2010	SOLANKI DEVU MADHA -DECD. THRO'HEIRS,SOLANKI HARIBHAI DEVUBHAI,SOLANKI BHAVUBHAI DEVUBHAI,SOLANKI PRATAPSINH DEVUBHAI,SOLANKI JAMALBHAI DEVUBHAI,SOLANKI RATANBEN DEVUBHAI,SOLANKI HIRABEN DEVUBHAI,SOLANKI SHIVUBHAI MADHABHAI DECD.THRO' HEIRS,SOLANKI KHODUBHAI SHIVUBHAI,SOLANKI MOHATSANG KUBER,SOLANKI VALA MADHA,SOLANKI RAMBHAI JIJIBHAI DECD. THRO'HEIRS,SOLANKI JIVUBEN RAMBHAI WD/O DECD.SOLANKI RAMBHAI JIJIBHAI,SOLANKI SARBHAI RAMBHAI,SOLANKI BHAGUBHAI RAMBAI,SOLANKI NARSANG RAMBHAI,SOLANKI AMARBEN RAMBHAI,SOLANKI MAJUBEN RAMBHAI W/O DODIA FULUBHAI LAKHMANBHAI,SOLANKI GAGUBEN RAMBHAI W/O W/O RATHOD JALUBHAI,SOLANKI ABUBHAI RAMBHAI HARIBHAI DECD.- DELETED,SOLANKI MANUBHAI RAMBHAI - DECD. THRO'HEIR,SOLANKI KANUBHAI RAMBHAI HARIBHAI DECD.THRO'HEIRS,SOLANKI KEHELSING KANUBHAI,SOLANKI PRABHATSINGH KANUBHAI,SOLANKI BHUPATSING KANUBHAI	,MR P J YAGNIK	SOLANKI FULBHAI RAYSANG,SOLANKI PRATAPSANG RAYSANG,SOLANKI GOVINDSANG RAYSANG,SOLANKI AMRABEN RAYSANG WD/O RAYSANG BANA,SOLANKI CHHAGAN DEVISING DALJIBHAI-DECD.THRO'HEIRS,SOLANKI SHAMBA CHHAGANBHAI,SOLANKI VIRSANG CHHAGANBHAI,SOLANKI AMRASANG CHHAGANBHAI,SOLANKI JAHUBHAI CHHAGANBHAI,SOLANKI RATANBEN CHHAGANBHAI,SOLANKI LILABEN CHHAGANBHAI,SOLANKI HANSABA CHHAGANBHAI,SOLANKI SAJJANBEN CHHAGANBHAI,SOLANKI KANUBEN CHHAGANBHAI,SOLANKI GOVIND CHHAGANBHAI,SOLANKI PRABHATSANG DEVISING DAJIBHAI,SOLANKI LAKUBHAI SAVALSANG,SOLANKI GANGABEN SHIVUBHAI WD/O SHIVUBHAI MADHUBHAI,SOLANKI HEMANTSANG SHIVUBHAI,SOLANKI RAMBHAI MANUBHAI WD/O MANUBHAI RAMBHAI,SOLANKI NARUBHAI MANUBHAI,SOLANKI SHIVUBHAI MANUBHAI,SOLANKI SAMANTSANG MANUBHAI,SOLANKI SHANKUBAI MANUBHAI,SOLANKI HANSABEN MANUBHAI	,UNSERVED EXPIRED (N),DELETED,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1024	SA/141/1997	11/04/2015	MALTIBEN MORARJI PALEJA,	MR DN PANDYA	KANCHANLAL MAGANLAL PANCHOLI DECD. THRO'HEIRS,DHIRAJBEN KANCHANLAL PANCHOLI,THAKORELAL KANCHANLAL PANCHOLI,NARESHBHAI KANCHANLAL PANCHOLI,ASHOKBHAI KANCHANLAL PANCHOLI,MANHARLAL KANCHANLAL PANCHOLI,YOGESHBHAI KANCHANLAL PANCHOLI,GEETABEN KANCHANLAL PANCHOLI,MUKESHBHAI KANCHANLAL PANCHOLI	
1025	SA/142/1997	15/02/2011	JAGDEVSINGH B,	MR DM THAKKAR	UNION OF INDIA,COMMANDANT (RPF)	
1026	SA/143/1997	08/12/2011	ARUP ENGINEERING SERVICE THRO'KANAIYALAL N PAREKH,PAREKH PLASTICS AND METAL WORKS,MANIA SHAILESH SHANTILAL,SURESHCHANDRA NAGWARLAL PATEL,ARVINDKUMAR NAROTTAM SHAH,DOSHI JAYANTILAL MULCHAND,JAYANTILAL LAXMICHAND SANGHVI,MUKESH TRADERS,NAUTAMLAL P SHAH,PRASHANT M MEHTA	(MR SURESHM SHAH)	PATEL GUNVANTRAI JIVANDAS,GUNVANTRAI JIVANDAS,GIRISHKUMAR GUNVANTRAI,RAMESH GUNVANTRAI,DILIP GUNVANTRAI,ASHWINBHAI SHANTILAL PAREKH,MAHENDRA KANTILAL SHRIDHARANI	NOTICE SERVED,SERVED BY AFFIX(N),(MR JAYANT PATEL)
1027	SA/149/1997	22/10/2012	R K CONSTRUCTION COMPANY,	MR KG SUKHWANI	STATE OF GUJARAT,DISTRICT PANCHAYAT BANASKANTHA DISTRICT	RULE SERVED,MR DC DAVE
1028	SA/155/1997	15/06/2017	HEIRS & L.R. OF DECD. BAHADURSING JIVANSING,AMARSING BAHADURSING,GOVIND BAHADURSING CHAUHAN,MOHAN BAHADURSING CHAUHAN,UDESING BAHADURSING CHAUHAN	MR HARESH J TRIVEDI	FATMABIBI W/O NOORMOHMMAD RAHIMBHAI KHATKI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1029	SA/157/1997	10/01/2013	UNION OF INDIA,	MR ASIM J PANDYA,MR YN RAVANI,MR SHAKEEL A QURESHI	JAI JAGDISH FIRM,NORTH EASTERN CARRYING CORPORATION	SERVED BY RPAD (N),MR RR TRIVEDI
1030	SA/158/1997	10/01/2013	UNION OF INDIA,	MR SHAKEEL A QURESHI	JAY JITENDRA SCREEN PRINTERY,NORTH EASTERN CARRYING CORPORATION	NOTICE SERVED,MR RR TRIVEDI
1031	SA/159/1997	10/01/2013	UNION OF INDIA,	MR SHAKEEL A QURESHI	JAY JAGDISH INDUSTRIES,NORTH EASTERN CARRYING CORPORATION	SERVED BY RPAD (N),MR RR TRIVEDI
1032	SA/162/1997	28/01/2011	JAWAHARLAL POPATLAL SANCHANIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	POPATLAL DEVRAJ SANCHANIA,MUKESHKUMAR POPATLAL SANCHANIA	NOTICE NOT RECD BACK,MR MA KHARADI
1033	SA/165/1997	10/01/2013	ARIHANT METAL INDUSTRIES,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1034	SA/166/1997	27/02/2013	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	RAMBHABEN ARJANBHAI - L.R.OF DECD. ARJAN KARSHAN SISODIYA,R A SISODIYA - L.R. OF DECD. ARJAN KARSHAN SISODIYA,B A SISODIYA - L.R. OF DECD. ARJAN KARSHAN SISODIYA,J A SISODIYA - L.R. OF DECD. ARJAN KARSHAN SISODIYA,D A SISODIYA - L.R. OF DECD. ARJAN KARSHAN SISODIYA,S A SISODIYA - L.R. OF DECD. ARJAN KARSHAN SISODIYA,L A SISODIYA - L.R. OF DECD. ARJAN KARSHAN SISODIYA	RULE SERVED,MR AMAR D MITHANI
1035	SA/170/1997	07/04/2012	CHATRABHUJ MAGANLAL RASTE,PRANLAL MAGANLAL RASTE	(MR YS MANKAD)	BHANUBEN MANJI BHUDIA,GOVIND MANJI BHUDIA	NOTICE UNSERVED,RULE SERVED
1036	SA/174/1997	04/11/2012	KHATUMABEN ISMAILBHAI,	MR HS MUNSHAW	SODHA MOHAMMADBHAI KASAMBHAI,	MS SEJAL K MANDAVIA
1037	SA/175/1997	05/10/2012	D S P RURAL,DEPUTY INSPECTOR GENERAL OF POLICE,DIRECTOR GENERAL OF POLICE,STATE OF GUJARAT	GOVERNMENT PLEADER	JIVABHAI KASAMBHAI BHAVAR SINCE DECEASED THRO. LEGAL HEIRS,FATMABEN WD/O JIVABHAI KASAMBHAI BHANVAR,JINNATBEN WD/O. JIVABHAI KASAMBHAI BHANVAR,AMIT S/O. JIVABHAI KASAMBHAI BHANVAR,RASILABEN (RASIDABEN)D/O. JIVABHAI K. BHANVAR)(W/O.AJITBHAI,SALMABEN D/O. JIVABHAI K. BHANVAR (W/O. HANIFBHAI G. SANDHI),NILOFARBEN D/O. JIVABHAI K. BHANVAR (W/O.JAVIDBHAI B SANDHI)	MR YOGESH S LAKHANI,MR DM DEVNANI
1038	SA/177/1997	26/04/2011	GOPAL PRASAD PRAMESHWAR PRASAD,	MR MC BHATT	MADHURI PRASAD CHANDRAKETU PRASAD,	MR BHARAT R PANDYA

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1039	SA/178/1997	14/12/2010	BHATT CHANDULAL DEVSHANKAR,BHATT SHANTILAL DEVSHANKAR	MR BB NAIK	PATEL RAVJIBHAI BHAILALBHAI BIN SHIVABHAI,PATEL RAJESHBHAI @ BAKABHAI AMBUBHAI,PATEL INDUBHAI AMBALAL,PATEL RAMANBHAI MOTIBHAI,PATEL MANUBHAI GOVINDBHAI,RATHOD KESRISINH RAMABHAI,RATHOD MAFATBHAI DESAIBHAI,RATHOD BHAGVANBHAI DESAIBHAI,KARANBHAI DESAIBHAI RATHOD,PATEL CHOTABHAI GOVINDBHAI,PATEL GIRISKUMAR @ ASHOKBHAI GOVIDBHAI,PATEL AMBUBHAI @ CHAGANBHAI GOVINDBHAI,HEIRS OF PATEL FULABHAI BHIKHABHAI - CHANCHALBEN & 6,CHANCHALBEN WD/O DECD.FULABHAIBHIKHABHAI,KAILASBEN D/O DECD. FULABHAI BHIKHABHAI,VIJAYBHAI S/O DECD.FULABHAI BHIKHABHAI,VIKRAMBHAI FULABHAI PATEL,HARISHBHAI FULABHAI PATEL,MEENABEN FULABHAI PATEL,RITABEN FULABHAI PATEL,PATEL JASHBHAI BHIKHABHAI,HEIRS OF DECD.THAKORE MANGALBHAI SOMABHAI,SHANTABEN WD/O MANGALBHAI SOMABHAI,ISHWARBHAI MANGALBHAI THAKOR,INDUBHAI @ LALABHAI MANGALBHAI,MINOR MAHESHBHAI MANGALBHAI,THAKOR CHOTABHAI SOMABHAI,RATHOD MANGANBHAI DAHYABHAI,RATHOD RAMABHAI DAHYABHAI,RATHOD BHIKHABHAI RAMABHAI,RATHOD KESRISINH RAMABHAI,RATHOD DESAIBHAI FULABHAI,CHAUHAN BHARATSINH JUGABHAI,HEIRS OF DECD. RATHOD SHANKARBHAI MATHURBHAI,RATHOD NANDABEN D/O SHANKARLALMATHURBHAI,RATHOD CHANDABEN D/O SHANKARLAL MATHURBHAI,RATHOD GOTABHAI SHANKARLAL MATHURBHAI,RATHOD SHANTABEN D/O SHANKARLAL MATHURBHAI,RATHOD KASHIBEN D/O SHANKARLALMATHURBHAI,PRAJAPATI MAGANBHAI MANGALBHAI,PRAJAPATI BECHARBHAI MANGALBHAI,BHATT MANUBHAI DEVSHANKAR	,MR RA PATEL
1040	SA/181/1997	15/07/2011	HEIRS OF DECD.THAKOR VASRAM AKHA - MENABEN VASRAMBHAI & 7,ISWAR VASRAMBHAI,RAMCHANDJI VASHRAM,CHATURJI VASRAM,MINOR GUJAJI VASRAM THRO'LEGALGUARDIAN MENABEN WD/O VASRAM,MINOR VAJABHAI VASRAM THRO' GUARDIAN MENABEN WD/O VASRAM,LAXMIBEN D/O VASRAM,DHEBARBEN D/O VASRAM	(MS KUSUM M SHAH),MR SUNIL K SHAH	HEIRS OF DECD.MASHAJI KHEMAJI-POPATJI KHEMAJI KOLI & 10 ORS.,CHELAJI RAMAJI KOLI,VAHAJI RAMAJI KOLI,SADAJI RAMAJI KOLI,BHEMAJI RAMAJI KOLI,ARJANJI RAMAJI KOLI,DHARMABEN WD/O MASHAJI KHEMAJI,PACHANJI MASHAJI KOLI,SHANKERJI MASHAJI KOLI,BALVANTJI MASHAJI KOLI,MINOR TALSHIBEN THRO'NATURAL GUARDIAN & NEXT FRIEND	NOTICE SERVED,MR NK MAJMUDAR,MR DILIP L KANOJIYA
1041	SA/182/1997	28/01/2011	SHANKERBHAI HARIBHAI BHOI-DIEDTHRO'HEIR& L.R.FULABHAI S BHOI,	(MR NS DESAI)	PUNJIBEN VIHABHAI,	MR MC BHATT
1042	SA/184/1997	21/03/2011	DISTRICT EDUCATION OFFICER,	(MR JR NANAVATI)	JYOSTNABEN CHANDULAL MODI,STATE OF GUJARAT,DIRECTOR	GOVERNMENT PLEADER,MR YN RAVANI
1043	SA/189/1997	05/11/2012	MOHANLAL KANJIBHAI MEHTA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1044	SA/190/1997	21/07/2011	JASHAVANTLAL HIRACHAND SHAH,	MR CHIRAG R KOTHARI	CHANDRAKANT HIRACHAND SHAH,ZALA INDRASINGH BHARUBHA	RULE SERVED,MR NV SOLANKI
1045	SA/194/1997	07/07/2011	VITHALDAS TULSIDAS SINDAGAR,	MR PJ KANABAR	KISHORE GINNING FACTORY,	
1046	SA/195/1997	05/03/2011	GUJARAT ELCTRICITY BOARD,	(MR MD PANDYA)	RAJNIKANT NANDLAL DAFTARY,	MR SS SHAH
1047	SA/199/1997	07/12/2011	UNION OF INDIA,DIRECTOR DEPT. OF TELECOMMUNICATION,CHIEF GENERAL MANAGER,DIVISIONAL ENGINEER- JUNAGADH TELECOM DISTRICT	MR YN RAVANI	DALAL JAYANTILAL PRANLAL & CO.,	
1048	SA/200/1997	18/08/2011	KACHARABHAI JIVABHAI BHIL,	MR MM TIRMIZI	RAMESHCHANDRA AMBALAL SHETH,	MR JITENDRA M PATEL

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1049	SA/203/1997	04/09/2012	LEGAL HEIR/REP. OF DECD. SARFARAJBIBI D/O AHEMADMIYA,LEGAL HEIR/REP. OF DECD. IKBALUNNISA W/O SAIYADMOHMAD,LEGAL HEIR/REP. OF DECD. KHURSHIDBANU D/O AHEMEDMIYA M.,LEGAL HEIR/REP. OF DECD. SAMEEMBANU W/O MAJARALI SAIYAD,LEGAL HEIR/REP. OF DECD. RASULMIYA AHEMADMIYA KADARI	MR BHARAT JANI	HASINABIBI WD/O SAIYAD NIZAMUDDIN AHEMADMIYA KADARI,FEMIDABEN D/O NIZAMUDDIN AHEMADMIYA KADARI	RULE SERVED,(MR MC SHAH)
1050	SA/209/1997	23/04/2012	MANSURI UMERBHAI RASULBHAI,	MR HM PARIKH	MAGANLAL NANALAL MISTRY,SINDHI HARIBHAI NALCHANDBHAI,BABUBHAI VITHALBHAI MISTRY	RULE UNSERVED,UNSERVED EXPIRED (R)
1051	SA/2/1998	16/01/2013	STATE OF GUJARAT,DY INSPECTOR GENERAL OF POLICE,DSP	GOVERNMENT PLEADER	LALJI GOKALBHAI,	(MR MD RANA)
1052	SA/12/1998	24/06/2011	L.H. OF DECD. PARSHOTTAMBHAI JIVABHAI CHAUHAN,KANTABEN W/O PARSHOTTAMBHAI CHAUHAN,INDRAVADAN P CHAUHAN,WADILAL P CHAUHAN,BHARATKUMAR P CHAUHAN,GHANSHYAMKUMAR P CHAUHAN,VIJAYKUMAR P CHAUHAN,HANSABEN P CHAUHAN	MR DC DAVE	RAMESHBHAI CHIMANLAL SHAH,ASHWINKUMAR CHIMANLAL SHAH,ASHOKBHAI DINUBHAI PATEL	(MR GIRISH D BHATT)
1053	SA/20/1998	04/04/2011	GUJARAT VIDHYUT BOARD,EXECUTIVE ENGINEER	MR PK PANCHOLI	PATEL SENDHABHAI AMBALAL,	HL PATEL ADVOCATES
1054	SA/29/1998	24/12/2010	DINESH SITARAM RANA,	(MR KK PANDEY)	YADUKANT JIVANLAL SHAH,VITTHALBHAI DESAIBAI PATEL SINCE D/D THROUGH HEIRS:,PRAVINBHAI V. PATEL,JAYKANT V.PATEL,DR.HARISH V. PATEL,ZAVERBHAI DESAIBHAI PATEL DECD. THRO'HEIRS & L.R.,KASHIBEN WD/O ZAVERBHAI D PATEL,SINCE D/D.HEIRS ON RECOR,SHARDABEN WD/O ZAVERBHAI D PATEL,VINUBHAI ZAVERBHAI PATEL,YOGESHBHAI ZAVERBHAI PATEL,NITABEN ZAVERBHAI PATEL,DR.SURESH Z. PATEL,REVABEN WD/O MOTIBHAI VITHALBHAI PATEL,MANUBHAI TRIBHOVANBHAI RAY DECD. THRO' HEIRS AND L.R.,JAYABEN WD/O MANUBHAI TRIBHOVANDAS RAY,MANUBHAI T RAY,BHALCHANDRA T RAY,PRAVINKUMAR CHIMANLAL SHAH SINCE D/D THROUGH HEIR,HEMANT CHIMANLAL SHAH,BHASKARBHAI GOVINDBHAI PATEL,URMILABEN PRAVINCHANDRA SONI	,RULE SERVED,SERVED BY AFFIX. (R),REFUSED SERVED (R)(70),MR DK DESAI
1055	SA/41/1998	02/10/2011	HARESH RAMANIKLAL DALWADI,RAJESH RAMANIKLAL DALWADI,SAROJBEN RAMANIKLAL DALWADI	MS JK HINGORANI	UGRIBEN THAKARSHI DALWADI,PRAVINABEN CHIMANLAL,SUNITABEN CHIMANLAL,MINOR HIMANSHU CHIMANLAL THRO'NEXT FRIEND & NATURAL GUARDIAN	MR MEHUL S SHAH,(MR SURESHM SHAH)
1056	SA/45/1998	19/04/2018	RADHANPURI SULEMAN RAJEBHAI-SINCE DECD.THROUGH L.H. AND RESPRESENTATIVESS,RADHANPURI IKBALHUSEN S/O.SULEMANBHAI,RADHANPURI MAHEMUDBHAI S/O.SULEMANBHAI,RADHANPURI HUSENA W/O.ABDULBHAI	NOTICE NOT RECD BACK,MR. BHADRISH S RAJU,SAIRICA S RAJU	BAI JIVANBEN D/O GABADBHAI RAJEBHAI-SINCE DECD.THROUGH L.H. AND REPRESENTATIVES,HANIFABEN DAUDBHAI,ZUBEDABEN DAUDBHAI,MUMTAZBEN DAUDBHAI,MEHRAJBEN DAUDBHAI,ALLAHRAKHABHAI DAUDBHAI,AMINABEN D/O GABADBHAI RAJEBHAI,MUSEBHAI SULTANBHAI,MANEKBEN SULTANBHAI,BIBIBEN SULTANBHAI,MAJIBEN SULTANBHAI,MANBEN SULTANBHAI	,MR HASHIM QURESHI
1057	SA/48/1998	30/06/2011	KANTILAL NANJIBHAI PATEL,JIVABHAI KANTILAL PATEL	MR KIRIT I PATEL	VAV SARTANPUR GROUP GRAM PANCHAYAT,VIRSANGBHAI CHELABHAI CHAUDHARY	RULE SERVED,MR BN PATEL
1058	SA/49/1998	02/08/2013	RAJKOT DISTRICT PANCHAYAT,	MR HS MUNSHAW	CHAMPAKLAL MOHANLAL SANGHANI DECED AS HIS L/R AS UNDER,KAPIL CHAMPAKLAL SANGHANI,VIRAL JITUBHAI PANDYA DAUGHTER OF C.M.SANGHANI,DEVELOPMENT COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,(MR MD RANA)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1059	SA/56/1998	30/06/2011	ISHWARBHAI GOLABHAI PATEL DECDTHRO' HEIRS JAYANTIBHAI & 2,JAYANTIBHAI ISHWARBHAI,KANTIBHAI ISHWARBHAI,RAMANBHAI ISHWARBHAI	MR R E VARIAVA	ASHABHAI NARSINHBHAI PATEL,	MR HM PARIKH
1060	SA/57/1998	08/11/2011	CHHAUNUBHAI RATANSANG JADAV,	NOTICE NOT RECD BACK,(MR NAGIN N GANDHI)	DIPSANGBHAI JESINGBHAI JADAV,	MR SHAILESH C PARIKH
1061	SA/59/1998	05/09/2011	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	MAHENDRA BABULALABHAI,	MR YOGESH S LAKHANI
1062	SA/63/1998	05/09/2011	SOBHANABEN KANTILAL SHAH,	(MR HV PUJARA)	UMAKANT MANUBHAI SHAH,	MR DN PANDYA
1063	SA/76/1998	24/12/2010	SANT VALLABHDAS GURU MORAR CHHARANDAS,	MR HM PARIKH	SWAMINARAYAN TEMPLE,LALJIBHAI SHAMJIBHAI PATEL,DEVJIBHAI VIRJIBHAI,RANCHHODBHAI KHUSHALBHAI,MANILAL CHIMANLAL MARIA	UNSERVED EXPIRED (N),RULE SERVED,MR KV SHELAT
1064	SA/77/1998	22/02/2013	GUJARAT STATE,DIRECTOR	GOVERNMENT PLEADER	MINAXIBEN R DAVE DECD. THRO HEIRS,DR.RASHMIKANT R.DAVE	(MR PV HATHI),MR DG SHUKLA
1065	SA/78/1998	22/02/2013	SOMABHAI KIKABHAI VASAVA,	MR DN PANDYA	HEIRS & L.R. OF BAI VESTI WD/O BAVABHAI UKADBHAI,CHANDABEN D/O BAVABHAI UKADBHAI	,MR DEVANG T SHAH
1066	SA/82/1998	25/02/2013	GOVERNMENT OF GUJARAT,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSHI HIRABHAI,	MR NISHANT LALAKIYA
1067	SA/83/1998	25/02/2013	GOVERNMENT OF GUJARAT,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATILAL JERAMBHAI SINCE DECEASED THR'HEIRS,MALUBEN W/O RATILAL SOLANKI,VASHRAM RATILAL SOLANKI D/O RATILAL SOLANKI	,(MR RM CHHAYA),MR NISHANT LALAKIYA
1068	SA/84/1998	25/02/2013	GOVERNMENT OF GUJARAT,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURBHAI CHAKUBHAI,	MR NISHANT LALAKIYA
1069	SA/86/1998	07/12/2011	DECD. ABDULLA IBRAHIM KHOKHAR THRO' HEIRS & L.R.,SHARIFABAI WD/O DECD. ABDULLA IBRAHIM KHOKHAR,MARIYAMBAI ABDULLA KHOKHAR,HANIFABAI ABDULLA KHOKHAR,FARIDABAI ABDULLA KHOKHAR,RASIDABAI ABDULLA KHOKHAR,MOHAMAD YAKUB ABDULLA KHOKHAR	MR HARESH H PATEL	JAMNAGAR MUNICIPAL CORPORATION,PATHAN JETUNBAI SHAHNAVAJ	(MR JR NANAVATI),MR HARESH N JOSHI
1070	SA/87/1998	14/12/2010	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	HANSAGAURI JASWANTRAI,TUSHAR JASWANTRAI,PIYUSH JASWANTRAI	,(MR PV HATHI)
1071	SA/88/1998	16/12/2010	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	JEETENDRA ISHWARLAL MEHTA,	(MR PV HATHI)
1072	SA/89/1998	23/01/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	KAYAMALI HASIMBHAI ELECTRICWALA,UNION OF INDIA	MR DF AMIN,MR SATYAM Y CHHAYA
1073	SA/92/1998	30/01/2013	JAIRAMBHAI RAMABHAI RABARI DECD.THRO HEIRS,KALABHAI JAIRAMBHAI RABARI	MS MEGHA JANI,	BIPINCHANDRA NARANBHAI BAROT,SUKHABHAI KASABHAI RABARI,RAMABHAI SOMABHAI RABARI	RULE SERVED,(MR ARVIND A BAROT)
1074	SA/97/1998	28/07/2011	JOSHI RAVISHANKER SHANKERLAL,	NANAVATI ASSOCIATES	PATHAK VRINDAVAN SHANKERLAL DECD. THRO' HEIRS & L.R.,PATHAK HARSHADRAI V. SINCE DECTHRO' HIS LEGAL HEIR & REP.,PATHAK KRISHNAKANT VRINDAVAN,PATHAK ROOPABEN VRINDAVAN,PATHAK PRABHAVATIBEN VRINDAVAN,PATHAK PADMABEN VRINDAVAN,PATHAK SHILABEN VRINDAVAN,PATHAK INDUBEN VRINDAVAN,PATHAK SAVITRIBEN VRINDAVAN,SHANTABEN WD/O VRINDAVAN SHANKERLAL,KAMLABEN WD/O JOSHI CHHAGANLALDURLABHRAM,JAYANTILAL CHHAGANLAL JOSHI,MUKUNDLAL CHHAGANLAL JOSHI,MANHERLAL CHHAGANLAL JOSHI,PURNABEN PRAVINKUMAR,DEVENDRABHAI CHHAGANLAL JOSHI,BHADRABEN WD/O JAYANTILAL CHHAGANLAL,GOPAL JAYANTILAL JOSHI,BHADRABEN WD/O JAYANTILAL CHHAGANLAL,GOPAL JAYANTILAL JOSHI	,RULE SERVED,UNSERVED EXPIRED (R),MR DC DAVE

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1075	SA/98/1998	28/07/2011	JOSHI RAVISHANKER SHANKERLAL,	NANAVATI ASSOCIATES	PATHAK VRINDAVAN SHANKERLAL,SHANTABEN,HARSHADKUMAR VRINDAVAN,KRISHNAKANT VRINDAVAN,PRABHABEN VAJENDRAKUMAR,SHILABEN BIPINCHANDRA BHATT,INDUBEN DILIPKUMAR PANDYA,SAVITRIBEN HARIVADAN PANDYA,ROOPABEN VRINDAVAN PATHAK	,MR DC DAVE
1076	SA/120/1998	09/02/2009	UNION OF INDIA,	MR NS SHEVADE	HARIJAN TURI MAFABHAI,HARIJAN TRIBHOVAN KARSANBHAI,HARIJAN AMBALAL KARSANBHAI,HARIJAN DILIPKUMAR KARSANBHAI	
1077	SA/123/1998	15/06/2017	OTA KANDLA (P) LIMITED,	ADVOCATE NOTICE SERVED,(MR SR SHAH)	BOARD OF TRUSTEES OF THE PORT OF KANDLA,	
1078	SA/134/1998	12/03/2015	CHANDRAKANT & CO.,	NOTICE SERVED	AGRICULTURE PRODUCE MARKET COMMITTEE,	(MR SANDEEP N BHATT)
1079	SA/140/1998	01/09/2013	KHUSHALCHANDRA SHANKARLAL THAKKAR,	MR NK MAJMUDAR	COMMANDANT,UNION OF INDIA	MR MUKESH A PATEL,MR SS SHAH
1080	SA/143/1998	14/07/2011	CHANDRABHAN BHANVARILAL GORE,	(MR PN BAVISHI)	RAMESHWARPRASAD JAGDISHPRASAD SHARMA,	MR KG SHETH
1081	SA/146/1998	19/03/2013	COTTON CORPORATION OF INDIA LIMITED,BRANCH OFFICER	MR JIGAR M PATEL	RAMNIVAS B LOHIYA,	MR DF AMIN
1082	SA/147/1998	22/02/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	VINODRAI G JOSHI,	MS.J K.MEHTA
1083	SA/157/1998	21/02/2013	VAGHELA RAGHUVIRSINH,	MR MK VAKHARIA	PRATAPBA WD/O ADESINH DALALBHAI,MANJUBA ADESINH,MAHIPATSINH ADESINH,DEFUBA ADESINH,TAPUBHAI ADESINH,BHADURSINH ADESINH,CHHATRASINH ADESINH	(MR MB GANDHI),MRS TRUSHA M GANDHI
1084	SA/158/1998	21/02/2013	VAGHELA RAGHUVIRSINH,	MR MK VAKHARIA	PRATAPBA WD/O ADESINH DALALBHAI,MANJUBA ADESINH,MAHIPATSINH ADESINH,DEFUBA ADESINH,TAPUBHAI ADESINH,BHADURSINH ADESINH,CHHATRASINH ADESINH	(MR MB GANDHI),MRS TRUSHA M GANDHI
1085	SA/1/1999	11/05/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER,DY. EXECUTIVE ENGINEER,JUNIOR ENGINEER	GOVERNMENT PLEADER	DILIP PARSHOTTAM SONI,	(MR J V BHAIRAVIA)
1086	SA/2/1999	05/05/2011	COMPETENT AUTHORITY,GSRTC	MRS VASAVDATTA BHATT	JAGABHAI MOTIBHAI VAGHELA,	MR RAXIT J DHOLAKIA
1087	SA/5/1999	27/04/2011	ARUNKUMAR NAVINCHANDRA JANI,	MR GAURANG H BHATT	SURENDRANAGAR JILLA SAHAKARI DUDH UTPADAK SANGH LTD.,K A MALEK DY. MANAGER	MR BM MANGUKIYA,MS BELA A PRAJAPATI
1088	SA/6/1999	19/03/2013	RAMNIVAS B LOHIYA,	MR DF AMIN	COTTON CORPORATION OF INDIA LIMITED,	MR JIGAR M PATEL
1089	SA/24/1999	21/09/2011	SHAH SUBHADRABEN KANTILAL,SHAH DINESHCHANDRA KANTILAL,SHAH ALKABEN KANTILAL,SHAH BABASHETH KANNTILAL (MINOR)	MR HARSHAD K PATEL	VORA SAIYED ABDUL REHMAN THRO' HEIRS,VOHRA AHMEDBHAI,TEHRABEN D/O SAIYEDBHAI ABDUL,JENUBAI W/O SAIYEDBHAI ABDUL REHMAN,VOHRA MOHMMAD UMAR FAJALBHAI,SHAH MANILAL HIRACHAND DECD. THRO' HEIRS,CHANDRIKABEN VINODCHANDRA SHAH,NIRANJANABEN SUDERSHANKUMAR,GODAVARIBEN W/O VADILAL MANILAL SHAH,SHAH VINODCHANDRA AMRUTLAL,HETALBEN VINODCHANDRA,GANDHI SOMALALA MANILAL,GANDHI BABULAL MANILAL	,MR PRANAV G DESAI
1090	SA/26/1999	10/05/2012	RANA MANILAL KESHAVLAL DECD. THRO HEIRS,JAYABEN WIDOW OF MANILAL KESHAVLAL RANA,NITIN SON OF MANILALKESHAVLAL RANA,VIKRAM SON OF MANILAL KESHAVLAL RANA	MR RD DAVE,	BABARMIYA UMRAOMIYA MALEK,SAMRUMIUYA UMRAOMIYA MALEK,ALAMMIYA UMRAOMIYA MALEK,AKBARMIYA UMRAOMIYA MALEK DECDTHRO'HEIRS SBARMIYA A MALEK,SABARMIYA AKBARMIYA MALEK,KALUMIYA AKBARMIYA MALEK,SATTARMIYA AKBARMIYA MALEK,SULTANMIYA AKBARMIYA MALEK,MADINA AKBARMIYA MALEK,MEHRAJ AKBARMIYA MALEK,BASIRANBIBI AKBARMIYA MALEK,FATMA WD/O UMRAOMIYA BHULAMIYAMALEK DECD.THRO'HEIR HANIFABIB,HANIFABIBI UMRAOMIYA MALEK,MAHAMADMIYA UMRAOMIYA DECD. BYHEIRS KALI MAHAMADMIYA MALEK,KALI MAHAMADMIYA MALEK,ROSHAN MAHAMADMIYA MALEK,HABIB MAHMADMIYA MALEK,HUMAYU UMRAOMIYA DECD.THRO' HEIRS BIBIBANU HUMAYU MALEK,BIBIBANU HUMAYU MALEK	,NOTICE SERVED,MR HM PARIKH

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1091	SA/29/1999	28/04/2010	GUJARAT ELECTRICITY BOARD,CHIEF EXECUTIVE ENGINEER	(MR GIRISH D BHATT)	SHANKERDAS VELOMAL SINDHI,	MR AR THACKER
1092	SA/30/1999	28/04/2010	GUJARAT ELECTRICITY BOARD,CHIEF EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER	(MR GIRISH D BHATT)	TARMAMAD SIDIQUE,SALIM TARMAMAD.,JIKAR TARMAMAD.,ANWAR TARMAMAD.,HANIF TARMAMAD.,SHANKERDAS VELOMAL SINDHI	,NOTICE NOT RECD BACK,MR AR THACKER
1093	SA/33/1999	13/07/2016	STATE OF GUJARAT,	GOVERNMENT PLEADER	K K SHRIDHARAN,	TANNA ASSOCIATES
1094	SA/40/1999	28/06/2011	UNITED INDIA INSURANCE CO.LTD.,	NOTICE SERVED,MR VIBHUTI NANAVATI	R J TRIVEDI & CO.,	MR ANSHIN H DESAI
1095	SA/49/1999	06/11/2015	ANJUBEN VALJI,LABHUBEN VALJI,DHANUBEN VALJI,BACHUBHAI VALJI DECD.THROGH HEIRS & LEGAL REPRESENTATIVES.,JAYANTILAL GOHEL.,HARSHADBHAI GOHEL.,VIJAYKUMAR GOHEL.,MUKTABEN RASIKLAL VAGHELA.,JYOTSHNABEN KISHORKUMAR GOHEL,GOVIND VALJI,MADHUBEN VALJI,GIRDHAR VALJI,GOHEL MAHESH GIRDHARLAL.,GOHEL PRAKASH GIRDHARLAL.,GOHEL ALPESH GIRDHARLAL.,GOHEL BHUPENDRA GIRDHARLAL.	MR MEHUL S SHAH	SONI VRAJLAL TAPUBHAI,	MR HRIDAY BUCH
1096	SA/51/1999	18/06/2014	GUJARAT URJA VIKAS NIGAM LTD.,EXECUTIVE ENGINEER,DY. ENGINEER	MS LILU K BHAYA	NARAYAN TEXTILE PROCESSORS,	NOTICE SERVED
1097	SA/59/1999	27/06/2011	UNION OF INDIA,DIVISIONAL SECURITY COMMISSIONER	MR MUKESH A PATEL	PREMJI POLAJI,	MR DM THAKKAR
1098	SA/65/1999	20/09/2010	KIRANKUMARI W/O PRITHVIRAJSINHG CHANDRAVAT,	MR NAVIN K PAHWA	PRITHVIRAJSINH GOPALSINH CHANDRAVAT,	RULE SERVED BY DS,MR NK MAJMUDAR
1099	SA/69/1999	13/11/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	GOKULDAS BALMUKUNDAS PUJARI,DALPATRAM AMRUTRAM PUJARI,PREMSHANKER GOVINDJI PANDYA,GUNVANTGIRI PHULGIRI,JANAK PREMDAS,CHHAGANLAL HARIDAS PUJARI,LEGAL HEIRS & REP. OF DECD. AMRUTRAM P PUJARI,BHAGVANDAS AMRUTLAL,NARBHERAM AMRUTLAL,SHARDABEN DALPATRAM,CHAMPABEN BHAKTIRAM,BHANUBEN SITARAM,JIVIBEN VIRABHAI	UNSERVED EXPIRED (R),MR DM THAKKAR,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
1100	SA/70/1999	05/03/2011	UNION OF INDIA,ASSISTANT COMMANDANT	MRS VASAVDATTA BHATT	RAMESHCHANDRA KANTILAL PATEL,	(MR ANAND L SHARMA)
1101	SA/76/1999	05/10/2011	PATHUJI HARIJI THAKOR,ABDUL HAW ISHAKMOHAMMAD	MR AR MAJMUDAR	SATYANARAYAN BRIJMOHAN AGRAWAL,GRAM PANCHAYAT	MR AV PRAJAPATI,MR HIMANSU M PADHYA
1102	SA/78/1999	08/11/2014	STATE OF GUJARAT,COMMANDANT	GOVERNMENT PLEADER	HARSHADKUMAR VELJIBHAI ZALA,	MR IS SUPEHIA
1103	SA/83/1999	21/07/2011	SAHEBRAO ANANDRAO PATIL,	NOTICE UNSERVED	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER
1104	SA/86/1999	08/08/2018	STATE OF GUJARAT,DIRECTOR OF HEALTH AND MEDICALSERVICES (HEALTH),DIRECTOR OF EMPLOYEES STATE INSURANCE SCHEME	GOVERNMENT PLEADER	MADHAVJI KANJIBHAI GAJERA,	MR NK MAJMUDAR
1105	SA/88/1999	18/08/2011	STATE OF GUJARAT,JT. DIRECTOR	GOVERNMENT PLEADER	SHAKTISINH KHANUBHA RANA SINCE DECEASED THROUGH LEGAL,UPENDRASINGH SHAKTISINH RANA,YASHWANTSINH SHAKTISINH RANA,INDRAJITSINH SHAKTISINH RANA	NOTICE SERVED,MR IS SUPEHIA
1106	SA/97/1999	12/12/2019	LABEL LAMINATES,PROPRIETOR OF M/S LABEL LAMINATES LTD.	M/S.VYAS ASSOCIATES	MORVI MUNICIPALITY,TRAJPAR GRAM PANCHAYAT	RULE SERVED,NANAVATY ADVOCATES
1107	SA/98/1999	12/03/2012	JADAVJI LIMBABHAI PATEL,	MR RC KAKKAD	TEJA NATHA ANDANI PATEL,BHAGWANJI DEVRAJ,DAMJI NATHA ANDANI	MS SEJAL K MANDAVIA
1108	SA/104/1999	04/12/2012	STATE OF GUJARAT,CONSERVATOR OF FOREST	GOVERNMENT PLEADER	RANVIR BHAGWANJI,	MR ANSHIN H DESAI
1109	SA/106/1999	24/02/2016	GUJARAT STATE CO-OPERATIVE MARKETING FEDERATION LIMITED,	MR GM JOSHI	SHAH TRADING CORPORATION,	MR PRAVIN GONDALIYA
1110	SA/108/1999	27/06/2011	PREMJI POLAJI,	MR DM THAKKAR	UNION OF INDIA,DIVISIONAL SECURITY COMMISSIONER	NOTICE UNSERVED,MR MUKESH A PATEL

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1111	SA/119/1999	18/07/2011	RAJESH DAYABHAI VAIDYA,	MR NV GANDHI	RATUJI PRATAPJI CHAVDA,LAXMANJI BALDEVJI CHAVDA,SINCEDEC.THRO' LEGAL HEIRS,KAILASHBEN LAXMANJI CHAVDA,W/OLAXMANBHAI CHAVDA,MERUSINGH LAXMANSINGH CHAVDA, SON OF LAXMANSINGH CHAVDA,ARUNABEN LAXMANJI CHAVDA, SON OF LAXMANSINGH CHAVDA	,NOTICE SERVED BY DS,MR UDAYAN P VYAS
1112	SA/124/1999	17/10/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	VAGHI ODHAVJI GARANA,UJIBEN NARANBHAI,GRAM PANCHAYAT MOVIYA,TALUKA PANCHAYAT,DISTRICT PANCHAYAT	NOTICE SERVED,(MR MD RANA),MR PREMAL R JOSHI,THAKKAR AND PAHWA ADVOCATES
1113	SA/125/1999	04/11/2012	DINESHKUMAR GIRDHARLAL KOTAK,	MR MURALI N DEVNANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
1114	SA/127/1999	12/12/2019	LAXMANBHAI BABARBHAI PATEL,	M/S.VYAS ASSOCIATES	TARABEN KANTILAL SHAH - SELF &L.R. OF DECD.MADHUKANT K SHAH,RANJITKUMAR KANTILAL SHAH - SELF & L.R. OF DECD.M K SHAH,YASHOMATIBEN RANJITKUMAR SHAH,VASANTBHAI PANDURANG KATHE,ASHABEN VASANTBHAI KATHE	NOTICE SERVED,UNSERVED EXPIRED (N)
1115	SA/128/1999	12/12/2019	VALLABHBHAI KANJIBHAI THAKKAR,	M/S.VYAS ASSOCIATES	TARABEN KANTILAL SHAH,LEGAL HEIRS & REP. OF DECD. MADHUKANT K SHAH,TARABEN KANTILAL SHAH,RANJITKUMAR KANTILAL SHAH,YASHOMATIBEN RANJITKUMAR SHAH,DD,RANJITKUMAR KANTILAL SHAH,YASHOMATIBEN RANJITKUMAR SHAH,MOHAMMEDALI MOHAMMED JAFAR,MARIAMABIBI MOHAMMEDALI JAFAR	,NOTICE SERVED,NOTICE UNSERVED
1116	SA/131/1999	19/12/2019	GUJARAT SHEEP AND WOOL DEVELOPMENT CORPORATION LTD.,	M/S TRIVEDI & GUPTA	RAJANKUMAR GANGARAM PUJARA,	(MR BP MUNSHI)
1117	SA/134/1999	16/03/2018	SUBHASHBHAI AMARBHAI PATEL,	MR RAMNANDAN SINGH	NAGAJIBHAI KESURBHAI PATEL,	MR LALJI R MOKARIA
1118	SA/137/1999	22/06/2011	GEB,EXECUTIVE ENGINEER,DY.ENGINEER,GEB	MS SHRADDHA TRIVEDI	ARUN TEXTILE PROCESSING,	NOTICE SERVED BY DS
1119	SA/146/1999	07/08/2015	DALWADI POPATBHAI GANDABHAI,	NOTICE SERVED	DALWADI SHIVABHAI THOBHANBHAI,	MR PS CHAMPANERI
1120	SA/148/1999	01/09/2015	NANJIBHAI RANCHHODBHAI THRO' HEIRS & LEGAL REPRE. HARIBHAI,HARIBHAI NANJIBHAI SINCE DCE. THRO HIS HEIRS,JASHRAJBHAI NANJIBHAI,CHAMANBHAI NANJIBHAI,RATNABEN @ RAMBHABEN NANJIBHAI,JAYABEN NANJIBHAI,KAMUBEN NANJIBHAI,NARENDRABHAI NANJIBHAI S/O. HARIBHAI PATEL,JAYESHBHAI S/O. HARIBHAI PATEL,KAILASHBEN D/O. HARIBHAI PATEL	,(MRS VD NANAVATI)	AJITSINH VAKHUBHA JHALA SINCE DECD. THRO HIS HEIRS,MAYABEN WDO. AJITSINH ZALA,RAJENDRASINH S O. AJITSINH ZALA,HITENDRASINH AJITSINH ZALA,NARENDRASINH S O. AJITSINH ZALA,DHARMISTHABEN KANTILAL SHAH	,NOTICE SERVED,MR HRIDAY BUCH
1121	SA/150/1999	13/12/2012	HEIRS OF BABABHAI DESAIBHAI PATEL,CHANCHALBEN WD/O BABABHAI,MUKESHBHAI BABABHAI PATEL,DILIPBHAI BABABHAI PATEL,SHAILESHBHAI BABABHAI PATEL,MINABEN D/O BABABHAI D PATEL,NAYNABEN D/O BABABHAI PATEL	MS TRUSHA K PATEL	AJITBHAI CHHOTABHAI JAYSWAL DECD.THRO HEIRS,HANSABEN WIDOW OF AJITBHAI CHHOTALAL JAYSWAL,KAMLESHBHAI SON OF AJITBHAI CHHOTALAL JAYSWAL,BIPINBHAI SON OF AJITBHAI CHHOTALAL JAYSWAL,LALABHAI SON OF AJITBHAI CHHOTALAL JAYSWAL,RANJITBHAI CHHOTABHAI JAYSWAL	NOTICE SERVED,MR BN RAVAL,MR JINESH H KAPADIA
1122	SA/152/1999	19/12/2019	RAJENKUMAR GANGARAM PUJARA,	(MR BP MUNSHI)	GUJARAT SHEEP & WOOL DEVELOPMENT CORPORATION LTD.,	M/S TRIVEDI & GUPTA
1123	SA/156/1999	31/03/2008	DHARMISTHABEN KANTILAL,	M/S.VYAS ASSOCIATES	AJITSINH VAKHABHA JHALA,NANJIBHAI RANCHHODBHAI THRO' HEIRS HARIBHAI NANJIBHAI,HARIBHAI NANJIBHAI,JASHRAJBHAI NANJIBHAI,CHAMANBHAI NANJIBHAI,RATNABEN NANJIBHAI,JAYABEN NANJIBHAI,KAMUBEN NANJIBHAI	NOTICE UNSERVED,MR NAVIN K PAHWA
1124	SA/157/1999	28/03/2008	DHARMISTHABEN KANTILAL,	M/S.VYAS ASSOCIATES	AJITSINH VAKHABHA JHALA,NANJIBHAI RANCHHODBHAI THRO' HEIRS HARIBHAI NANJIBHAI,HARIBHAI NANJIBHAI,JASHRAJBHAI NANJIBHAI,CHAMANBHAI NANJIBHAI,RATNABEN NANJIBHAI,JAYABEN NANJIBHAI,KAMUBEN NANJIBHAI	NOTICE UNSERVED,MR JK PARMAR,MR HD VASAVADA

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1125	SA/159/1999	06/09/2014	DILIPKUMAR VRAJLAL & CO.,HASMUKHRAI VRAJLAL & CO.,BALKRISHNA DWARKADAS,RAMESHCHANDRA MANSUKHLAL,J P BROTHERS	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHAMBHALIYA AGRICULTURE PRODUCT MARKET COMMITTEE,	THAKKAR AND PAHWA ADVOCATES
1126	SA/160/1999	06/09/2014	KRISHNA VIJAY CO.,M AMRATLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHAMBHALIYA AGRICULTURE PRODUCT MARKET COMMITTEE,	THAKKAR AND PAHWA ADVOCATES
1127	SA/161/1999	18/02/2013	PATEL ARJAN DEVJI,PATEL CHAMPABEN ARJAN	MR PS CHAMPANERI	KARSAN THOBAN PATEL,PATEL MANSUKH THOBAN	NOTICE SERVED,MR AB GATESHANIYA
1128	SA/162/1999	19/04/2016	BHAYAVADAR NAGAR PANCHAYAT,	MS SM AHUJA	BABULAL MOHANLAL KUNDALIA,RAJKOT DISTRICT PANCHAYAT	NOTICE SERVED,MR MUKESH H RATHOD
1129	SA/164/1999	27/08/2012	FIRM OF LILARAM GODHAMAL & CO.,PASUMAL CHETUMAL - DECD. THRO' HEIRS & L.R.,PUSHPABEN WD/O VASUMAL PASUMAL,LILARAM GODHUMAL	(MR MD PANDYA),	MAHADEVPRASAD S/O SUGNOMAL JODHUMAL SATNANI,	RULE NOT RECD BACK,DS AFF.NOT FILED (R)
1130	SA/165/1999	11/02/2018	SOLANKI KALIDAS KHUSHALBHAI,	MR PA JADEJA	PRANAV CO.OP. SOCIETY LTD.,SUSHILABEN MANUBHAI PATEL,MUNICIPAL CORPORATION OF BARODA,ARUNKUMAR NATVARLAL PAREKH	NOTICE SERVED,MR PRANAV G DESAI,MR KM PARIKH
1131	SA/7/2000	14/12/2010	LAXMANBHAI DALABHAI MITHAPUR SINCE DEC.,SHANTABEN LAKSHMANBHAI MITHAPARA,,RAJUBHAI LAKSHMANBHAI MITHAPARA,,PRAVINBHAI LAKSHMANBHAI MITHAPARA,,MITUL LAKSHAMANBHAI MITHAPARA,,MAHESHBHAI LASKHMANBHAI MITHAPARA,	(MRS DT SHAH)	STATE CHIEF SECRETARY,EXECUTIVE ENGINEER,J N JOSHI,KANTILAL RAMNIKLAL SOMANI,SURYAKANT CHUNILAL TALSANIA,NANUBHAI B GANDHI	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
1132	SA/12/2000	05/12/2011	PATEL KOKILABEN MANILAL,	MRS NISHA M PARIKH	PATEL GANPATBHAI KHODIDAS,	MR YN RAVANI
1133	SA/14/2000	14/03/2011	SAMJUBEN NATHUBHAI,	MR MIHIR H JOSHI	HABIB HUSSENBHAI SUMRA,MAMAD GANIBHAI,RAFIK GANIBHAI,ABID GANIBHAI,SARBAI GANIBHAI,KHATUBEN GANIBHAI	RULE SERVED,MR DM THAKKAR
1134	SA/25/2000	15/06/2017	RAMANLAL TALAKCHAND,	MR PRASHANT MANKAD	RIKHAVCHAND ACHALCHAND,DALICHAND KAPURCHAND,VANMALIDAS KAPURCHAND,NATVARLAL TALAKCHAND	
1135	SA/27/2000	27/06/2011	RAVJI MALDE,	(MR MD RANA)	GUJ.STATE ROAD TRANSPORT CORP,	MR YOGESH S LAKHANI
1136	SA/28/2000	10/06/2018	STATE OF GUJARAT,COMMISSIONER,DIVISION COMMISSIONER,SUPERINTENDENT	GOVERNMENT PLEADER	HASMUKH N GOKANI SINCE DECD. THRO HIS HEIRS,JYITIBEN HASMUKHRAY GOKANI WD/O DECD. HASMUKHRAY GOKANI,KUMARI CHANDANI HASMUKHRAY D/O HASMUKHRAY GOKANI,SMT. BHAKTIBEN TEJAS THAKKER	MR MEHUL S SHAH,(MR SURESHM SHAH)
1137	SA/30/2000	08/10/2018	DILAVARHUSSAIN MITHABHAI TAI,IQBALHUSSAIN MITHABHAI TAI,GULAM MOHAMMAD ENGINEER,SABBIRHUSSAIN MIYABHAI TAI,IMAMKHAN REHMANKHAN KHOKHAR,JOHRABIBI IMAMKHAN KHOKHAR	DELETED,MR AR MAJMUDAR	IBRAHIMBHAI KALUBHAI DABHOIWALA,	MR MA KHARADI,MR RAMNANDAN SINGH
1138	SA/32/2000	01/11/2013	DISTRICT PRIMARY EDUCATION COMMITTEE,	(MR RA MISHRA)	JOGIDAN JIVABHAI GADHVI,STATE OF GUJARAT	GOVERNMENT PLEADER,(MR RN SHAH)
1139	SA/45/2000	22/03/2011	GOVERNMENT OF GUJARAT,DIRECTOR OF GOVERNMENT,ADMINISTRATIVE OFFICER	GOVERNMENT PLEADER	PANKAJBHAI INDRAVADA ACHARYA,	MR SHAKIL S SHAIKH
1140	SA/48/2000	14/12/2010	YOHNABEN WD/O THOMAS MENDOZANA,BIBIYANA D/O THOMAS MENDOZANA	M/S.VYAS ASSOCIATES	LILIBEN D/O BOSTEN MENDOZA,ERIK HENDRI BARLO,DONI SOLEMAN	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),THAKKAR AND PAHWA ADVOCATES
1141	SA/49/2000	16/08/2013	CHANDRAKANTBHAI PRABHUDAS UNADKAT,	MR ANSHIN H DESAI	STATE OF GUJARAT,	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1142	SA/51/2000	14/07/2011	GAJJAR KANTILAL BHAILALBHAI,	MR MEHUL SHARAD SHAH	M/S SHANKERBHAI PRABHUDAS,HEIRS & L.R. OF DECD. SHANKERBHAI PRABHUDAS,JIVATIBEN SHANKERBHAI PATEL,DANSHYAMBHAI SHANKERBHAI PATEL,KANTIBHAI SHANKERBHAI PATEL,JAYANTIBHAI SHANKERBHAI PATEL,PARSHOTTAMBHAI SHANKERLAL PATEL,KANTABEN SHANKERLAL PATEL,LALITABEN SHANKERLAL PATEL,GHANSHYAMBHAI SHANKERBHAI PATEL	,RULE SERVED BY DS,HL PATEL ADVOCATES
1143	SA/54/2000	04/07/2017	MANUBHAI BHAICHANDDAS PATEL,PUJA MARBEL THRO'MANAGING & MAIN PARTNER	MR YATIN SONI	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FORESTS,RANGE FOREST OFFICER,CONSERVATOR OF FOREST	GOVERNMENT PLEADER
1144	SA/57/2000	04/07/2011	STATE OF GUJARAT,PRINCIPAL	GOVERNMENT PLEADER	MAHENDRAKUMAR S THAWANI,	MR CB DASTOOR
1145	SA/58/2000	27/01/2020	HEIRS OF DECD. ZINABHAI NATHABHAI PATEL,HASUBEN RAMANBHAI PATEL,RAMESHBHAI ZINABHAI PATEL,PRAKASHBHAI ZINABHAI PATEL	,MR NK MAJMUDAR	HEIRS OF DECD. PARBHUBHAI KARSHANBHAI PATEL,NANDUBEN,HASMUKHBHAI PARBHUBHAI PATEL,NARMADABEN PARBHUBHAI PATEL,JAYANTILAL PARBHUBHAI PATEL,NAVINBHAI PARBHUBHAI PATEL,STATE OF GUJARAT	,GOVERNMENT PLEADER,MRS RANJAN B PATEL,MR PUSHPADATTA VYAS
1146	SA/59/2000	25/03/2011	GUJARAT STATE,DISTRICT SUPERINTENDET OF POLICE	GOVERNMENT PLEADER	MAHIPAT VASHRAM,	NOTICE SERVED
1147	SA/61/2000	05/03/2011	GSRTC,DIVISIONAL CONTROLLER	MR MITUL K SHELAT	JINABHAI DHANJIBHAI BARAIYA,	MS KHYATI P HATHI
1148	SA/62/2000	02/09/2018	MANILAL FULCHAND PARMAR SINCE DECD.THRO HIS HEIRS,PUSHPABEN WD/O.MANILAL PARMAR SINCE DECD.,UMEDLAL MANILAL PARMAR,NARENDRAKUMAR MANILAL PARMAR,SURESHKUMAR MANILAL PARMAR,PRADEEPKUMAR MANILAL PARMAR,YAGNIKKUMAR MANILAL PARMAR-DECD.THROUGH HIS HEIRS AND L.R.,NEETABEN YAGNIKBHAI PARMAR	,UNSERVED EXPIRED (N),MR HM JADEJA	STATE OF GUJARAT,A M THAKER	GOVERNMENT PLEADER,NOTICE SERVED
1149	SA/66/2000	22/07/2013	CONSERVATOR OF FOREST,STATE OF GUJARAT	GOVERNMENT PLEADER	L M SORATHIYA,	MS SEJAL K MANDAVIA
1150	SA/68/2000	05/05/2011	LEGAL HEIRS & REP. OF DECD. TRIKAMDAS AAMBARAM,PRABHUDAS TRIKAMDAS,MANUDAS TRIKAMDAS,JIVIBEN TRIKAMDAS,CHAMPABEN BHIKHARAM,LILABEN BHAKTIRAM,JAYABEN JINARAM,DUDHIBEN TRIKAMDAS	MR ANSHIN H DESAI	DEPUTY CONSERVATOR OF FOREST,STATE OF GUJARAT	GOVERNMENT PLEADER
1151	SA/69/2000	13/12/2019	DHANABHAI NARANBHAI VAGHRI,	MS BINODA GAJJAR	EMNABAI HASAMBHAI SUMRA,IBRAHIM HASAMBHAI SUMRA	NOTICE SERVED
1152	SA/74/2000	08/12/2016	MUKESHKUMAR GOVINDBHAI,	MR MC BHATT	ASSISTANT COLLECTOR,VERMA OR HIS SUCCESSOR IN OFFICE,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
1153	SA/76/2000	07/01/2011	MAHENDINAGAR COOPERATIVE HOUSING SOCIETY,	MR AR MAJMUDAR	IBRAHIMBHAI KALUBHAI DABHOIWALA,	MR MA KHARADI,MR RAMNANDAN SINGH
1154	SA/80/2000	14/07/2011	NANJIBHAI GANESHBHAI CHAUDHARI,BHAGWAN GANESHBHAI CHAUDHARI,RAMESHBHAI GANESHBHAI CHAUDHARI,JAMIBEN GANESHBHAI CHAUDHARI	MR SV RAJU	HEIRS OF DECD. SURESHKUMAR JETHABHAI CHAUDHARY,KOKILABEN WD/O SURESHKUMAR JETHALAL,MILANKUMAR SURESHKUMAR CHAUDHARY,MITESHKUMAR SURESHKUMAR CHAUDHARY,DILIPKUMAR JETHABHAI CHAUDHARY,JETHALAL MADHUBHAI CHAUDHARY	MR PRAKASH K JANI
1155	SA/82/2000	29/09/2009	RUKMUDDIN NANAMIYA KAZI,	MR VM DHOTRE,MR BG PATANI	KHEDA DIST. PANCHAYAT,DISTRICT DEVELOPMENT OFFICER,DISTRICT HEALTH OFFICER	MR D M AHUJA
1156	SA/83/2000	15/03/2011	PRAVINKUMAR KARSANDAS DAIYA,	MR CH VORA	KISHOR NARSINH CHAWDA,STATE OF GUJARAT,ANJAR NAGARPALIKA	GOVERNMENT PLEADER,(MR YS MANKAD),MR HARIN P RAVAL
1157	SA/85/2000	13/12/2019	SUMANKUMAR PRAHLADBHAI PATEL,JANAKKUMAR PRAHLADBHAI PATEL,KAILASBEN PRAHLADBHAI PATEL,MINOR RAJESHKUMAR PRAHLADBHAI PATEL	MR PRAKASH K JANI	PATEL KANTIBHAI NARANDAS,PATEL HARIBHAI NARANDAS,PATEL PRAHLADBHAI AMBARAM DECD. THRO' HEIR & L.R.,PATEL BHARATBHAI JETHALAL	NOTICE SERVED,MR AB VYAS,MR PRAVIN P PANCHAL
1158	SA/92/2000	14/12/2010	MAGANBHAI KEDVABHAI PATEL,	(MR KAMLESH B MEHTA)	GUJARAT ELECTRICITY BOARD,	

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1159	SA/95/2000	30/06/2011	GURUMUKHDAS RAMCHANDRA AMARNANI,	(MR MAHENDRA K PATEL)	SUPERINTENDENT ENGINEER,EXECUTIVE ENGINEER,DEPUTY ENGINEER	MR MEHUL H RATHOD
1160	SA/96/2000	04/04/2011	MOHANLAL MAYASHANKAR JOSHI DECD. THRO' LEGAL HEIRS,CHANDULAL MOHANLAL JOSHI,PRAVINBHAI MOHANLAL JOSHI,JAYANTILAL MOHANLAL JOSHI	MR ASHISH M DAGLI	GUJARAT ELECTRICITY BOARD,	MR AD OZA
1161	SA/98/2000	05/03/2011	GOPALBHAI MEGHAJIBHAI PATEL,PRAVINBHAI GOPALBHAI PATEL,PRAKASHBHAI GOPALBHAI PATEL,VIDHYAGAURI MANSUKHBHAI PATEL	(MR BD DATTA)	SECRETARY,COLLECTOR OF JUNAGADH,STATE OF GUJARAT,RAMAJIBHAI LAXMIDAS KATHRECHA,KISHORKUMAR LAXMIKUMAR KATHRECHA	GOVERNMENT PLEADER,RULE SERVED
1162	SA/9/2001	26/06/2014	CHANDRABEN D/O REVACHAND FATUMAL,HEIR OF DECD. SHIVKALIBEN REVACHAND SINDHI,CHANDRABEN REVACHAND SINDHI,ASHOKKUMAR BHOJRAJ	MR RC JANI	MEHSANA MUNICIPALITY,HEIRS OF DECD. MAVJIBHAI MOTIBHAI CHAUDHARI,AMATHIBEN WD/O MAVJIBHAI MOTIBHAI,BABUBHAI MAVJIBHAI CHAUDHARI,BABIBEN MAVJIBHAI CHAUDHARI,SHANTABEN MAVJIBHAI CHAUDHARI,VISHNUBHAI MAVJIBHAI CHAUDHARI,RAMESHBHAI MAVJIBHAI CHAUDHARI	,MR BN RAVAL,MR MEHUL SHARAD SHAH,(MR JL VYAS)
1163	SA/12/2001	27/06/2011	LAXMANBHAI JESINGBHAI VANSFODA,	MR RC JANI	CITY SURVEY SUPERINTENDENT,COLLECTOR - MEHSANA	GOVERNMENT PLEADER
1164	SA/18/2001	08/01/2013	RASBIHARI GURURAMFALDASJI,	MR DC DAVE	BHIKHABHAI JIVABHAI - P.O.A. OF DECD. HARIDAS BABURAM,	MR NK MAJMUDAR
1165	SA/19/2001	26/07/2011	DECD. PRAJAPATI KHODIDAS BHAYCHANDDAS,KASHIBEN WD/O PRAJAPATI HARGOVANBHAI KHODIDAS,PRAJAPATI PRAHLADBHAI HARGOVANBHAI,PRAJAPATI MANILAL HARGOVANBHAI,PRAJAPATI BABULAL HARGOVANBHAI,PRAJAPATI AMRATBHAI HARGOVANBHAI,PRAJAPATI RAMIBEN HARGOVANBHAI,PRAJAPATI KAPILABEN HARGOVANBHAI,PRAJAPATI SURESHBHAI HARGOVANBHAI,PRAJAPATI KANTIBHAI KHODIDAS,PRAJAPATI SOMABHAI KHODIDAS	MR JS YADAV	PATEL VITTHALBHAI MADHAVLAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1166	SA/22/2001	11/11/2016	LEGAL HEIRS OF KANTILAL PRAGJIBHAI,KALAVANTIBEN KANTILAL SANGHAVI,ASHWINKUMAR KANTILAL SANGHAVI,JAYESH KANTILAL SANGHAVI,JANAK KANTILAL SANGHAVI,MANISH KANTILAL SANGHAVI,NAYNABEN KANTILAL SANGHAVI,JYOTIBEN ALIAS JAYSHRIBEN KANTILAL SANGHAVI	MR MEHUL S SHAH,(MR SURESHM SHAH)	SIHOR NAGARPALIKA THRO' CHIEF OFFICER,	NANAVATY ADVOCATES
1167	SA/24/2001	30/04/2013	GUJARAT URJA VIKAS NIGAM LIMITED,SUPERINTENDING ENGINEER PASCHIM GUJARAT VIJ COMPANY LT,EXECUTIVE ENGINEER PASHIM GUJARAT VIJ COMPANY LT	MR DIPAK R DAVE	NATHA JINABHAI SINCE DEVD. THRO HIS HEIRS,NATVARLAL NATHALAL TIMBALIYA,HARSUKH NATHALAL TIMBALIYA	DECEASED LITIGANT,(MR KD VASAVADA)
1168	SA/25/2001	06/10/2013	HUSEN ABDULRAHIM HAJI ISMAIL JAMSA,	MR.NIRANJAN P BAROT	IBRAHIM ISA JAMSA,ABDUL RAHIM ISA JAMSA	MR MA KHARADI
1169	SA/32/2001	22/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MR HARDIK C RAWAL	LAKHABHAI VIRABHAI VAGHELA,	(MR RV SAMPAT)
1170	SA/36/2001	06/10/2013	SUGRABAI MAHMADALI,	MS ARCHANA C RAVAL	AISA IBRAHIM MUSALI,ABDUL ISMAIL	RULE SERVED,(MR VIVEK N MAPARA)
1171	SA/37/2001	07/10/2014	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	CHAMADIA MOHAMMAD HANIF HAJI SIDDIQUE,EXAMINATION SECRETARY,DISTRICT EDUCATION OFFICER,PRINCIPAL,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR AD OZA,(MR AS SUPEHIA)
1172	SA/38/2001	09/11/2018	PURUSHOTTAM KALUBHAI BAMANIA,	MR RAMNANDAN SINGH	MANIBEN KALUBHAI BAMANIASINCE DECD.,NANDUBEN KALUBHAI BAMANIA	MR DF AMIN,MR UM SHASTRI
1173	SA/39/2001	08/05/2016	PURUSHOTTAM KALUBHAI BAMANIA,	MR RAMNANDAN SINGH	MANIBEN KALUBHAI BAMANIA DECD. THRO HEIRS,NANDUBEN KALUBHAI BAMANIA ALIAS NANDUBEN PARMABHAI PARMAR	NOTICE SERVED,MR UM SHASTRI

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1174	SA/43/2001	08/12/2016	CHAIRMAN GUJARAT HOUSING BOARD,DEPUTY ENGINEER GUJARAT HOUSING BOARD	MR DK NAKRANI	VIDHYANAGAR CO-OPERATIVE HOUSING SOCIETY,	MR HRIDAY BUCH
1175	SA/45/2001	17/10/2013	GRAM PANCHAYAT,	THAKKAR AND PAHWA ADVOCATES	VAGHJI ODHAVJI GARANA,UJIBAI NARANBHAI,TALUKA PANCHAYAT,DISTRICT PANCHAYAT,STATE OF GUJARAT	DELETED,RULE SERVED BY DS,THAKKAR AND PAHWA ADVOCATES
1176	SA/49/2001	04/04/2014	BALWANTSINH KALUSINH THAKORE,	MR HM JADEJA	SABURBHAI GAJABHAI,RAMABHAI GAJABHAI,PUNABHAI GAJABHAI,MONABHAI GAJABHAI,KANABHAI GAJABHAI,SOMABHAI GAJABHAI,DALABHAI PRATAPBHAI,TITABHAI PRATAPBHAI,MALABHAI GANABHAI	NOTICE SERVED,MR UM SHASTRI
1177	SA/54/2001	08/11/2010	THAKORE GOVINDJI VARSANGJI,	NOTICE NOT RECD BACK	THAKORE BHAVSANGJI CHHAGANJI,THAKORE PRAVINJI BHAVSANGJI,THAKORE ROHITJI BHAVSANGJI,THAKORE LAXMANJI BHAVSANGJI,THAKORE PRAVINJI BHAVSANGJI	,UNSERVED EXPIRED (N),MR YV BRAHMBHATT
1178	SA/58/2001	05/11/2011	HEIRS & L.R. OF DECD. KARSANDAS JETHALAL,ASHOK KARSANDAS,PRAMILABEN KARSANDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF GULABRAI JETHALAL BARAI,SHANTABEN GULABRAI BARAI,MANSUKHLAL GULABRAI BARAI,SURESHKUMAR GULABRAI BARAI,TARUNKUMAR GULABRAI BARAI,KISHORKUMAR GULABRAI BARAI,GHANSHYAMBHAI GULABRAI BARAI,JAGDISHKUMAR GULABRAI BARAI,LOKESHKUMAR GULABRAI BARAI,HEIRS & L.R. OF DECD. DWARKADAS JETHALAL,KESARBEN DWARKADAS,SURENDRA DWARKADAS,JAGMOHAN DWARKADAS,SHASHIKANT DWARKADAS,DHIRAJLAL JETHALAL BARAI,PITRODA KANJI MULJI	,NOTICE SERVED,UNSERVED EXPIRED (N),MS KJ BRAHMBHATT
1179	SA/59/2001	02/07/2020	PRAVINCHANDRA DAMJI SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DISTRICT PANCHAYAT,KUTCH DISTRICT ADULT EDUCATIONOFFICER,DIRECTOR	NOTICE SERVED,MR HS MUNSHAW
1180	SA/67/2001	17/10/2015	KULSUMBIBI D/O USMANSHA,	MR ASHISH M DAGLI	FAKIR KALUSHA HAIDERSHA,REGISTRAR,KHERALU DOODH GOPALAK VIVIDH KARYAKARI SAHKARI MANDLI	GOVERNMENT PLEADER,RULE SERVED,(MR UMESH A TRIVEDI)
1181	SA/69/2001	20/02/2018	CHHAGUMAL NARUMAL,HEIRS OF DECD. JETHUMAL RANUMAL,NARUMAL JETHANAND DEVNANI,HEIRS OF NATHUMAL JETHANAND,ISHWARIBEN NATHUMAL DEVNANI,RAMCHAND NATHUMAL DEVNANI,JAGDISH NATHUMAL DEVNANI	M/S.VYAS ASSOCIATES	DEVIDAS HOTCHAND,HEIRS OF DECD. CHANDALI UNWARALI,SAKINABIBI CHANDALI,ANWARALI CHANDALI,SABIRALI CHANDALI,MOHMADALI CHANDALI,AKBARALI CHANDALI,HAIDERALI CHANDALI,ZAHIRALI CHANDALI,NASIRALI CHANDALI,MARIAMBIBI UMMADALI,BISMILLABIBI CHANDALI,SABIRABIBI SATTARALI	,NOTICE UNSERVED,RULE SERVED BY DS,MR EE SAIYED
1182	SA/70/2001	20/02/2018	CHHAGUMAL NARUMAL,HEIRS OF DECD. JETHUMAL RANUMAL,NARUMAL JETHANAND DEVNANI,HEIRS OF NATHUMAL JETHANAND,ISHWARIBEN NATHUMAL DEVNANI,RAMCHAND NATHUMAL DEVNANI,JAGDISH NATHUMAL DEVNANI	M/S.VYAS ASSOCIATES	DEVIDAS HOTCHAND,NASIRALI CHANDALI,HAIDERALI CHANDALI,ZAHIRALI CHANDALI	NOTICE SERVED,MR EE SAIYED
1183	SA/71/2001	22/01/2010	HEMA LAXMIKANT SHAH W/O NILESH PANNALAL SHAH,	MR BM MANGUKIYA,MR.SUBHASH G BAROT	NILESH PANNALAL SHAH,	(MR UMESH A TRIVEDI)
1184	SA/72/2001	22/01/2010	HEMA LAXMIKANT SHAH WIFE OF NILESH PANNALAL SHAH,	MR BM MANGUKIYA,MR.SUBHASH G BAROT	NILESH PANNALAL SHAH,	(MR UMESH A TRIVEDI)
1185	SA/76/2001	08/11/2011	RANGILDAS CHHAGANLA THRO'HIS LEGAL REPRESENTATIVES,PARVATIBEN WD/O.RANGILDAS CHHAGANLAL,SAROJBEN RANGILDAS MODI,JAYABEN @ NIRMALABEN NATVARLALD/O.RANGILDAS,HASUMATIBEN ARVINDBHAI D/O. RANGILDAS CHHAGANLAL	MR KK TRIVEDI	BABUBHAI CHHAGANLAL,MANSUKHLAL CHHAGANLAL,VASANTLAL CHHAGANLAL,URMILABEN WD/O.JAYANTILAL CHHAGANALAL,AJAY JAYANTILAL,MINOR HEMABEN JAYANTILAL,MINOR JAYSHREE JAYANTILAL,BALVANT RANGILADAS,MAHESH RANGILDAS,MUKUNDBHAI RANGILDAS	,NOTICE SERVED,NOTICE UNSERVED,DELETED

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1186	SA/77/2001	04/10/2012	LEGAL HEIRS OF HARIBHAI KANJIBHAI BAROT,GIRISH HARIBHAI BAROT,PRAKASH HARIBHAI BAROT,ASHOK HARIBHAI BAROT,VINODA D/O, HARIBHAI KANJIBHAIBAROT WIFE OF AYODHYAPRASAD,HEMLATA, DAUGHTER OF HARIBHAI KANJIBHAI BAROT AND WIFE OF	MR DC DAVE	LEGAL HEIRS OF HIRABHAI KANJIBHAI BAROT,PRADYUMAN HIRABHAI BAROT,KIRITKUMAR HIRABHAI BAROT,LILABEN D/O, HIRABHAI KANJIBHAI BAROT AND WIFE OF,TARABEN D/O, HIRABHAI KANJIBHAI BAROT AND WIFE OF,PUSHPABEN D/O HIRABHAI KANJIBHAI BAROT AND WIFE OF	,MR NIRAV C THAKKAR
1187	SA/78/2001	13/04/2012	HEIRS OF RABARI MANABHAI BIJOLBHAI,RAKHIBEN W/O MANABHAI BIJOL,KARNABHAI MANABHAI,PUNMABHAI MANABHAI,BEHRABEN MANABHAI,KANKUBEN MANABHAI,JATNABEN MANABHAI,HUNJIBEN MANABHAI,HEIRS OF RABARI BHAVABHAI BIJOL,BHIKHIBEN WD/O BHAVA BIJOL,RATNA BHAVAN,RANA BHAVA,VEJA BHAVA,PUNMA BHAVA,MENABEN D/O BHAVA BIJOL,NIRUBEN D/O BHAVAN BIJOL,RABARI GANESH BHAVA,RABARI JETA BHAVAN	MR TUSHAR MEHTA	THE STATE,DHANDHA SATYAKALYAN SAMUDAYIK KHETI SAHAKARI MANDALI	GOVERNMENT PLEADER,MR PR NANAVATI
1188	SA/83/2001	01/09/2013	KARSHANBHAI N GOHEL,RASHMIKANT M DAVE,DEVRAJ M CHAUHAN	MS PRITI PANDYA,MR SATYAM Y CHHAYA,MR. KM ANTANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1189	SA/84/2001	25/09/2008	BHAGVANDAS NARSAIDAS TAMAKUWALA,	MRS KETTY A MEHTA	VALSAD NAGARPALIKA,CHIEF OFFICER	HL PATEL ADVOCATES
1190	SA/86/2001	27/06/2011	UNION OF INDIA MINISTRY OF TELECOMMUNICATION,	MS PJ DAVAWALA	DILPREETKAUR G AHLUVALIA,	MR NL RAMNANI
1191	SA/89/2001	27/06/2011	SHUBHADRABEN BACHERBHAI VALAND,KANTIBHAI BACHERBHAI VALAND,RATIBHAI BACHERBHAI VALAND,BABUBHAI BACHERBHAI VALAND,SHAKUNTLABEN BECHARBHAI VALAND	MR SHITAL R PATEL	PATEL KANTIBHAI MATHURBHAI DECEASED THROUGH HIS HEIRS,HITESHBHAI KANTIBHAI PATEL,VARSHBEN KANTIBHAI PATEL,ANILBHAI KANTIBHAI PATEL,KOKILABEN KANTIBHAI PATEL	DELETED,UNSERVED EXPIRED (R),MR HM PARIKH
1192	SA/90/2001	24/06/2013	BHIMABHAI @ BHIMJI LAKHMAN BARAD DECD. THRO' HEIRS RAMESH,RAMESH BHIMJI BARAD,SHAILESH BHIMJI BARAD,KANUBHAI BHIMJI BARAD,DEEPAKBHAI BHIMJI BARAD,DINESH BHIMJI BARAD,SAVITABEN BIJALBHAI,SHANTUBEN DHIRUBHAI,BHANUBEN DHIRUBHAI,CHANDRIKABEN PANCHABHAI,JASIBEN BHIMJIBHAI BARAD,BHANUBEN BHIMJIBHAI BARAD,LALJIBHAI BHIMJIBHAI BARAD	MR PJ KANABAR	DURGARAM NATHURAM,UNA NAGAR PALIKA	RULE SERVED,MR MURALI N DEVNANI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1193	SA/97/2001	05/01/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	BABABHAI JIVABHAI PATEL,BABIBEN W/O BABABHAI JIVABHAI PATEL,MANJULABEN BABABHAI PATEL,KAILASBEN BABABHAI PATEL,RAJUBHAI BABABHAI PATEL,JETHABHAI RANCHHODBHAI PATEL,PASHABHAI PUNJABHAI PATEL,JAYANTIBHAI PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL,JAYANTIBHAI HIRABHAI PATEL,PASHABHAI MULABHAI PATEL,JAYANTIBHAI DAHYABHAI PATEL,HIRABHAI MAGANBHAI PATEL,RAMANBHAI BHAICHANDBHAI PATEL,POPATBHAI MANIBHAI PATEL,MOHANBHAI LAKHUBHAI PATEL,PASHABHAI VENABHAI PATEL,MATHURBHAI JETHABHAI PATEL,JOITABHAI DAHYABHAI PATEL,NARSINHBHAI DAHYABHAI PATEL,RAMANBHAI DAHYABHAI PATEL,PASHIBEN RAMANBHAI PATEL,NALINKUMAR RAMANLAL PATEL,DAKSHABEN RAMANLAL PATEL,MAGANSINHJI MULSINHJI MEDTIYA,MUSKAN OMKAR KHILWANI,RASIKLAL DAHYALAL MEHTA,AJAYKUMAR PUNJABHIA PATEL,KANCHANBEN ANANDBHAI HARYANI,DIPAKKUMAR RASIKLAL MEHTA,ARVINDBHAI CHHOTUBHAI PATEL,SURESHBHAI BHIKHABHAI PATEL,GOKULBHAI RAMANBHAI DESAI,RAJESHKUMAR DILIPBHAI DILKHUSH,ASHISHKUMAR PRAVINCHANDRA SONI,BHAVESHKUMAR BABARBHAI ROHIT,SHOBHRAJ HANSRAJBHAI THAKKAR,SONALBEN DIPAKKUMAR MEHTA,HARESHKUMAR GATMAL KHILWANI,NENMAL CHANDUMAL KANJANI,DINESHBHAI NANUBHAI KANPARIA,BHAVIKABEN JITUBHAI PATEL,MAHENDRABHAI HANSRAJBHAI SINDHI,ROHITKUMAR RASIKLAL MEHTA,PRAHLADKUMAR KHUSRUVDAS SINDHI,TRUPTIBEN NAVNITBHAI PATEL	,UNSERVED EXPIRED (R),MR JV JAPEE,MR RS SANJANWALA,MR MAULIK N SHAH
1194	SA/99/2001	09/12/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MR ASHISH M DAGLI	KAILASHGIRI A ATIT SINCE DECEASED THROUGH HEIRS,VASANTIBEN K. ATIT W/O. DECEASED R.NO.1	,MR PS GOGIA
1195	SA/100/2001	21/06/2013	GSRTC,	MR MITUL K SHELAT	ABU NURMAHAMAD LAKHANI,STATE OF GUJARAT	RULE SERVED,MR GK RATHOD
1196	SA/104/2001	23/01/2014	JANAKBHAI RATILAL JADAV,VASUDEV RATILAL JADAV,RAJESHBHAI RATILAL JADAV,GEETABEN K KANZARIA,KANCHANBEN DHARMENDRA KANZARIA	MR NV SOLANKI	LIFE INSURANCE CORPORATION OF INDIA,	RULE SERVED,MR RK MISHRA
1197	SA/107/2001	08/01/2014	PATEL VASHRAM PANCHA,PATEL HARILAL BHIKHABHAI	MR ANSHIN H DESAI	STATE OF GUJARAT,DY. CONSERVATOR OF FORESTS,JAYABEN RATILAL BHATT	GOVERNMENT PLEADER,RULE SERVED BY DS
1198	SA/108/2001	22/07/2011	SADHU DHARAMDAS RATANDAS,	MR DIPAK R DAVE	PARMAR VAJABHAI JETHABHAI,	MR BP GUPTA
1199	SA/109/2001	23/01/2020	VESTABHAI KESHRAHAI CHAREL'S HEIRS,BAI DITUDI D/O VESTABHAI KESHRABHAI CHAREL,BAI SAMLI D/O VESTABHAI KESHRABHAI CHAREL,BAI SOMALI D/O VESTABHAI KESHRABHAI CHAREL,BAI KALI D/O VESTABHAI KESHRABHAI CHAREL,BAI KAMLI D/O VESTABHAI KESHRABHAI CHAREL,SOMABHAI VESTABHAI CHAREL,HEIRS OF DITABHAI KESHRABHAI CHREL,JHOKHANA DITA CHAREL,CHOKHALI W/O MUNIYA GAGAJI BARIA,KHETUJI W/O TERSING JYOTI BARIA,HETUDI W/O DHANA FATA DAMOR	(MR JC GOHIL),MR DAHYABHAI M PATEL,MR DHIRAJ M PATEL	BAI JAMKUDI ALIAS JALUDI W/O GAGAJI RANGALA KATARA HEIRS,DHIRABHAI GAGAJIBHAI KATARA,BADIYABHAI GAGAJIBHAI KATARA,HIRABHAI GAGAJIBHAI KATARA,MANIBEN GAGAJIBHAI KATARA,BADALIBEN GAGAJIBHAI KATARA	,(MR KAMLESH B MEHTA)
1200	SA/118/2001	25/01/2011	HARSUKHLAL MOHANLAL CHAVADA,	MR YATIN SONI	STATE OF GUJARAT THRO' DIRECTOR,UNIT OFFICER - NATIONAL FILARIA CONTROL PROGRAMME	GOVERNMENT PLEADER,NOTICE SERVED
1201	SA/125/2001	21/12/2013	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	MUSA ISMAIL,NATHU YADAV	MR ANSHIN H DESAI

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1202	SA/133/2001	29/06/2010	ACHARYA KIRITKUMAR SHAMBHUPRASAD,	MR ASHISH M DAGLI	GODAVARIBEN GANDALAL,MANSUKHBHAI GANDALAL,BALDEV GANDALAL,DASHRATHBHAI GANDALAL DECD. THRO'HIS HEIRS AND LEGAL REPR.,MADHUBEN DASHRATHBHAI,MINOR KALPESH DASHRATHBHAI,MINOR ANKITABEN DASHRATHBHAI,LALIT GANDALAL,NATVAR GANDALAL,SURYABEN GANDALAL,MANJULABEN GANDALAL	(MR BD KARIA)
1203	SA/141/2001	05/03/2012	DISTRICT PANCHAYAT,	(MR PV HATHI)	RAMABEN BONDALE,DIRECTOR OF HEALTH SERVICE & MEDICAL EDUCATION (HEALTH),MANJULABEN RAVAL	GOVERNMENT PLEADER,NOTICE SERVED,MR ASHISH H SHAH
1204	SA/4/2002	22/07/2011	NURUDDIN BADAMIYA SAIYED,	MR AS SAIYED	PIR IMAMSHAN BAWA ROJA SANSTHA COMMITTEE,KARSHANKAKA SAVJIKAKA,BHIMJIBHAI KARSHANBHAI,RAVJIBHAI KANJIBHAI	RULE SERVED,MR AJ MEMON
1205	SA/5/2002	16/07/2012	GULABBHAI ABDULBHAI GHANCHI,AHEMADBHAI ABDULBHAI GHANCHI,IBRAHIMBHAI ABDULBHAI GHANCHI,RAHEMANBHAI ABDULBHAI GHANCHI	NOTICE SERVED,(MR BS BRAHMBHATT)	BHIKHABHAI ABJALBHAI GHANCHI,IBRAHIMBHAI SADDIKBHAI GHANCHI,ISHAKBHAI BHIKHABHAI GHANCHI	MR HR PRAJAPATI
1206	SA/8/2002	13/07/2011	DISTRICT PANCHAYAT,DISTRICT PRIMARY EDUCATION OFFICER	(MR PV HATHI)	NATHALAL BHAGWANJI GOLA,TALUKA DEVELOPMENT OFFICER	RULE SERVED,MR ANSHIN H DESAI
1207	SA/11/2002	19/09/2013	PATEL RAMESHBHAI MANILAL,PATEL AMBARAM JAGJIVANDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL ATMARAM SHANKARDAS,	MR SHAILESH C PARIKH
1208	SA/25/2002	25/02/2016	RATILAL BIJALBHAI VASAVA,	MR DN PANDYA	NARHARIBHAI BHAGUBHAI PATEL,	MR MTM HAKIM
1209	SA/26/2002	22/07/2011	BHARWAD KALA DEVA,	MR BP DALAL	BHARWAD VELA VANA,	SERVED BY AFFIX. (R)
1210	SA/27/2002	27/08/2009	LEGAL HEIRS OF DECD. BAROT GOVINDLAL SITARAM,NIRMALABEN GOVINDLAL BAROT,MADHUSUDAN GOVINDLAL BAROT,MAHESH GOVINDLAL BAROT,PRAVIN GOVINDLAL BAROT	NOTICE NOT RECD BACK,MR KR BRAHMBHATT	LEGAL HEIRS OF NATVARLAL JOITARAM BAROT,KANTABEN NATVARLAL,KOKILABEN NATVARLAL,HANSABEN NATVARLAL,BAKABEN NATVARLAL. BAROT.,THAKORBHAI NATVARLAL BAROT,MUKESHBHAI NATVARLAL BAROT,GHANSHYAMBHAI MULJIBHAI BAROT,MADHUSUDANBHAI MULJIBHAI BAROT,GIRISHBHAI MULJIBHAI BAROT,CHIMANBHAI MULJIBHAI BAROT DECEASED THROUGH LEGAL HEIRS.,SHARDABEN C.BAROT,JIGNESH C.BAROT	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR RC JANI
1211	SA/28/2002	07/12/2013	STATE OF GUJARAT,ADDITIONAL SECRETARY,CIVIL SURGEON	GOVERNMENT PLEADER	RANJANBEN DIPAKKUMAR RAJPOPAT,	(MR MD RANA)
1212	SA/30/2002	08/04/2011	VAHIVATKARTA OF ABHESINHJI MADH - MANSA,RAOL PRAVINSINH PRATAPSINH,BHAMARSINH BALUSINH,HIMATSINH HAMIRSINH,RAOL KESHRISINH CHHAGANSINH,RAOL LAXMANSINH GOBARSINH	MR JITENDRA M PATEL	HEIRS OF ANANDIBEN WD/O VYAS MULSHANKAR LAXMIRAM,VYAS RAMANLAL MULSHANKAR,VYAS BHANUPRASAD RAMANLAL MULSHANKAR,VYAS GHANSHYAM RAMANLAL MULSHANKAR	MR MANISH R RAVAL
1213	SA/33/2002	29/01/2020	MADHUSUDAN MOHANBHAI PATEL,	MR NILESH M SHAH	HASHMUKHBHAI MOHANBHAI PATEL,THAKORBHAI SOMABHAI PATEL	MR SP MAJMUDAR
1214	SA/36/2002	24/06/2011	JOITIBEN WD/O DECD. PATEL PRABHUDAS SHIVRAMDAS,PATEL KARSHANBHAI PRABHUDAS,PATEL KESHAVLAL PRABHUDAS,PATEL VITTHALBHAI PRABHUDAS	(MR MC SHAH)	HEIRS OF DECD. PATEL BECHARBHAI PRABHUDAS,JIVIBEN WD/O PATEL BECHARDAS PRABHUDAS,PATEL CHATURBHAI BECHARBHAI,PATEL DWARKABHAI BECHARBHAI,PATEL HARJIBHAI BECHARBHAI,PATEL DAHYABHAI BECHARBHAI,PATEL MANGALBHAI SHIVRAMBHAI	,RULE SERVED,UNSERVED EXPIRED (R),MR YN RAVANI
1215	SA/38/2002	25/09/2012	RAJENDRA RAMDAYAL MAHANIYA SINCE DECD. THROUGH HIS HEIRS:,KRISHNABEN WD/O R.R.MOHANIYA AGE-57, OCCU.: HOUSE-HOLD,RINKUBHAI S/O RAJENDRA RAMDAYAL MOHANIYA,ASHUTOSH S/O R.R.MOHANIYA AGE-22, OCCU.STUDY & BUSI.,MAHENDRA RAMDAYAL MOHANIYA	MR TEJAS P SATTA,	JAYRAM RAMDAYAL MOHANIYA,MAGANLAL AMBALAL PATEL,ASHOKKUMAR RAMDAYAL MOHANIYA	RULE SERVED,SERVED BY AFFIX. (R),MR MEHUL SHARAD SHAH

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1216	SA/41/2002	20/07/2011	THAKOREBHAI KALYANJI PATEL,	NOTICE SERVED	SHAFIYABIBI WD/O GULAM MOHAMAD,SHAUKATHUSEN HASANBHAI MANIA,SAJJADHUSEN HASANBHAI MANIA,YUSUFMIYA ISMAILMIYA SHAIKH	NOTICE SERVED,MS SNEHA A JOSHI
1217	SA/43/2002	19/04/2012	DISTRICT PANCHAYAT,	MR HS MUNSHAW	SHIVABHAI HARIBHAI PATEL,	MR AMIT C NANAVATI
1218	SA/46/2002	02/01/2019	STATE OF GUJARAT,DISTRICT SUPDT. OF POLICE	GOVERNMENT PLEADER	KAILASHCHANDRA MASRILAL SHARMA,	MR ASIT B JOSHI
1219	SA/47/2002	05/07/2012	STATE OF GUJARAT,DISTRICT SUPDT. OF POLICE	GOVERNMENT PLEADER	SHANTILAL BHIMJIBHAI PATEL NOW DECEASED.,KANTABEN SHANTILAL VACHANI (PATEL) W/O SHANTILAL.B.PATEL,ROHITKUMAR SHANTILAL VACHANI (PATEL) S/O SHANTILAL.B.PATEL,PUNITKUMAR.SHANTILAL VACHANI (PATEL) S/O SHANTILAL.B.PATEL,CHETNABEN SHANTILAL VACHANI (PATEL) D/O SHANTILAL.B.PATEL	MR TV SHAH,MR ASIT B JOSHI
1220	SA/48/2002	02/01/2019	STATE OF GUJARAT,DISTRICT SUPDT. OF POLICE	GOVERNMENT PLEADER	MANSUKHLAL GAGJIBHAI BAROT,	MR TV SHAH,(MR RV SAMPAT)
1221	SA/51/2002	30/06/2014	PATEL VASHRAMBHAI SHANKARBHAI,	(MR BD KARIA)	PATEL JIVRAJBHAI VITHALBHAI,	MR VC VAGHELA
1222	SA/55/2002	10/07/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MALA KARSAN,	MR ANSHIN H DESAI
1223	SA/56/2002	28/10/2010	DAULAJI ANADAJI BHATI,	THAKKAR AND PAHWA ADVOCATES	RAJIV RAMESHCHANDRA OZA,RAMESHCHANDRA CHIMANLAL OZA,VIDYABEN RAMESHCHANDRA OZA,JATINKUMAR RAMESHCHANDRA OZA	MR MEHUL S SHAH,(MR SURESHM SHAH)
1224	SA/57/2002	28/10/2010	DAULAJI ANADAJI BHATI,	THAKKAR AND PAHWA ADVOCATES	RAJIV RAMESHCHANDRA OZA,RAMESHCHANDRA CHIMANLAL OZA,VIDYABEN RAMESHCHANDRA OZA,JATINKUMAR RAMESHCHANDRA OZA	MR MEHUL S SHAH,(MR SURESHM SHAH)
1225	SA/64/2002	25/03/2010	BHIKHU ALIAS KRUSHNAKUMAR RAMBHAI PATEL,	(MR JD AJMERA)	RAJNIKANT RAMBHAI PATEL,RAJNAGAR RICE AND PULSE MILLS,JAYANTIBHAI RAMBHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R)
1226	SA/69/2002	06/11/2015	UNION OF INDIA,	MR UM SHASTRI,MR RAMNANDAN SINGH	JITENDRASINH BHAVANSINH JADEJA,	MRS SANGEETA N PAHWA
1227	SA/77/2002	16/04/2012	VASANTKUMAR VISANDAS MAKHIJA,PRAHLADKUMAR VASANTKUMAR MAKHIJA,MANJUBEN VASANTKUMAR MAKHIJA	MR MIHIR H JOSHI,MR VIMAL M PATEL	KALOL MUNICIPALITY,CHANDRASHEKHAR MANHARLAL NARICHANIA	MR SANJAY M AMIN,MR TV SHAH
1228	SA/86/2002	20/01/2020	PATEL RAMABHAI NATTHUDAS,	MS RAJMIN G YADAV	PATEL TRIBHOVANBHAI KACHARABHAI,SINCE DECD.THRO.,PATEL ARVINDBHAI TRIBHOVANBHAI,PATEL BHOLABHAI TRIBHOVANBHAI,PATEL SANKARCHAND JECHANDDAS,PATEL VITTHALBHAI JECHANDDAS	DELETED,RULE SERVED BY DS,MR MEHUL SHARAD SHAH
1229	SA/91/2002	05/08/2012	O N G C,	MR RR MARSHALL	PATEL SHARDABEN BABULAL,	MR PUSHPADATTA VYAS
1230	SA/92/2002	05/02/2012	O N G C,	MR RR MARSHALL	PATEL VISHNUBHAI ISHWARBHAI,	MR PUSHPADATTA VYAS
1231	SA/103/2002	20/06/2012	SAIYED AKBARHUSAIN CHHOTUMIYA,	MR DILIP B RANA	MUMTAZALI BAKARALI SAIYED,	NOTICE SERVED
1232	SA/106/2002	10/12/2012	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,	(MR GIRISH D BHATT)	DAHYABHAI LAKHABHAI PATEL,STATE OF GUJARAT	RULE SERVED,MR HRIDAY BUCH
1233	SA/114/2002	26/04/2012	DHARMENRASINH ANOPSINH JADEJA,	(MR BP MUNSHI),(MS NIRALI B MUNSHI)	GEETABA NARENDRASINH JHALA,	MR NEHUL L DAVE
1234	SA/115/2002	04/10/2012	JYOTSANABEN KANTILAL,	MR ANSHIN H DESAI	PRAFULKUMAR MOHANLAL VAITHA,	MR SHAKEEL A QURESHI
1235	SA/118/2002	23/07/2008	PATRIKBHAI DANIYALBHAI CRISTIAN - DECD. THRO' HEIRS,INDUBEN PATRIKBHAI CHRISTIAN,SHAISILBHAI PATRIKBHAI CHRISTIAN,WILLIANBHAI PATRIKBHAI CHRISTIAN,SUSHMABEN PATRIKBHAI CHRISTIAN	MR RAVINDRA SHAH	SONAL COOPERATIVE HOUSING SOCIETY LTD.,JETUN COOPERATIVE HOUSING SOCIETY LTD.,ASHOKBHAI JOHNBHAI JONES,,RAMESHBHAI DAVIDBHAI PARMAR	NOTICE SERVED,UNSERVED EXPIRED (N),MR JA ADESHRA
1236	SA/120/2002	13/02/2013	ZALA BANSILALA MULJIBHAI,ZALA VINODBHAI MULAJIBHAI	MR NV GANDHI	NARANDAS SANKARLAL SHAH,	MR HARSHAD J SHAH

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1237	SA/128/2002	21/07/2011	HEIRS & L.R. OF DECD. VISHNUSHANKAR M UPADHYAY,BHUPENDRAKUMAR VISHNUSHANKAR UPADHYAY,KAMLABEN WD/O VISHNUSHANKAR,JASHODABEN VISHNUSHANKAR UPADHYAY,INDIRABEN VISHNUSHANKAR UPADHYAY,PRAVINABEN VISHNUSHANKAR UPADHYAY,ANILKUMAR VISHNUSHANKAR UPADHYAY,HANSABEN VISHNUSHANKAR UPADHYAY,PREMILABEN VISHNUSHANKAR UPADHYAY	(MR UMESH A TRIVEDI)	VAGHARI GIRDHARBHAI VASANBHAI,VAGHARI DAHYABHAI VASANBHAI,VAGHARI VAGHABHA VASANBHAI	UNSERVED EXPIRED (N),(MR BS BRAHMBHATT)
1238	SA/133/2002	16/07/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER	NARENDRA GULABBHAI PATEL,	MR VD PARGHI
1239	SA/148/2002	20/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR NIRAL R MEHTA)	NATHALAL RAVJIBHAI PATEL,	NOTICE UNSERVED
1240	SA/151/2002	20/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL TRAFFIC SUPERINTENDENT	(MR NIRAL R MEHTA)	VIJENDRASINH B PARMAR,	RULE UNSERVED
1241	SA/155/2002	13/10/2011	HEIRS OF DECD. AMBALAL GATULALTALATI,CHAMPABEN WD/O AMBALAL GATULALTALATI,KIRITKUMAR AMBALAL TALATI,DINESHKUMAR AMBALAL TALATI,BALMUKUND AMBALAL TALATI,PRADIPKUMAR AMBALAL TALATI	MR BP DALAL	SHAH BALKRISHNA CHUNILAL BIN PANACHAND,HEIRS OF DECD. SHAH CHIMANLAL PARSHOTTAMDAS BIN MOHNALAL,,VIDYABEN @ VIJAYABEN WD/O. SHAH CHIMANLAL PARSHOTTAMDAS,PARMANAND CHIMANLAL SHAH,GHANSHYAMBHAI CHIMANLAL SHAH,NARENDRAKUMAR CHIMANLAL SHAH,MANJULABEN CHIMANLAL SHAH,BHARTIBEN CHIMANLAL SHAH,LILABEN CHIMANLAL SHAH,SHAKUNTALABEN CHIMANLAL SHAH,PUSHPABEN CHIMANLAL SHAH,USHABEN WIFE OF YOGENDRAKUMAR KANCHANLAL SHAH, & D/O.,CHHAYABEN W/O. GOVINDBHAI RAMANLAL SHAN & D/O.,REKHABEN HARSHADKUMAR & D/O. AMBALAL GATULAL TALATI,NAYNABEN JITENDRABHAI JIVANLALPARIKH,LATABEN SANJIVKUMAR GUNVANTLALAND D/O. AMBALAL,TRAMBAKLAL DEVRAM VYAS,BHIKHABHAI ISHWARBHAI DHOBI,DAHYABHAI ISHWARBHAI DHOBI	,SERVED BY RPAD (N),RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR RR VAKIL
1242	SA/161/2002	28/06/2011	BHIKHABHAI ISHWARBHAI DHOBI,DAHYABHAI ISHWRBHAI DHOBI	MR JITENDRA M PATEL	SHAH BALKRISHNA CHUNILAL BIN PANCHAND,HEIRS OF DECD. SHAH CHIMANLAL PARSOTAMDAS BIN MOHANLAL,VIDYABEN ALIAS VIJYABEN WD/O SHAH CHIMANLAL PARSOTTAMDAS,PARMANAND CHIMANLAL SHAH,GHANSHYAMBHAI CHIMANLAL SHAH,NARENDRAKUMAR CHIMANLAL SHAH,MANJUBEN CHIMANLAL SHAH,BHARTIBEN CHIMANLAL SHAH,LILABEN CHIMANLAL SHAH,SHAKUNTALABEN CHIMANLAL SHAH,PUSHPABEN CHIMANLAL SHAH,HEIRS OF DECD. AMBALAL GATUBHAI TALATI,CHAMPABEN WD/O AMBALAL GATUBHAI,KIRITKUMAR AMBALAL TALATI,DINESHKUMAR AMBALAL TALATI,BALMUKUND AMBALAL TALATI,PRADIPKUMAR AMBALAL TALATI,USHABEN W/O YOGENDRAKUMAR KANCHANLAL SHAH,CHHAYABEN W/O GOVINDLAL RAMANLAL,NAYNABEN JITENDRABHAI JIVANLALPARIKH,LATABEN SANJIVKUMAR GUNVANTLAL,TRAMBAKLAL DEVRAM VYAS	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,UNSERVED EXPIRED (R),MR RR VAKIL
1243	SA/162/2002	07/09/2012	KOLI SAVDAS RUDA - DECD.,UKA SAVDAS KOLI,MANDA SAVDAS KOLI,BATUK SAVDAS KOLI,DAHIBEN SAVDAS,MADHUBEN HAJABHAI SOLANKI,VALIBEN RAMJIBHAI SEVARA,LABHU SAVDAS,MADHU SAVDAS	MR RC KAKKAD	AGARIYA NOORMAHMAD GANI,VEJI HAJA DELETED AS PER COURTORDER DT.14/7/2011,KOLI HIRA POLA MAPADA DEL.CT.ORD.DT.14/7/2011,SEJI HAJA DELETED AS PER COURTORDER DT.14/7/2011,JIVI SARMAN,VAJI SARMAN,DEVSHI SARMAN,MANSUKH SARMAN,MANI SARMAN	DELETED,RULE SERVED,MR HASHIM QURESHI

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1244	SA/175/2002	28/10/2010	DAULAJI ANADAJI BHATI,	THAKKAR AND PAHWA ADVOCATES	POONAMCHAND CHANDULAL SHAL,DR. RAJIV RAMESHCHANDRA OZA,RAMESHCHANDRA CHIMANLAL OZA,VIDYABEN RAMESHCHANDRA OZA,JATINKUMAR RAMESHCHANDRA OZA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1245	SA/176/2002	28/11/2016	VASHRAMBHAI SAGRAMBHAI,	DR BALRAM D JAIN	SARDAR VALLABHBHAI REGIONAL ENGINEERING COLLEGE,	(MRS VD NANAVATI)
1246	SA/177/2002	28/06/2011	RANA BALDEVAJI SARDARJI,RANA GAJARABEN D/O BHAVANJI BHAGAJI	(MR NN PRAJAPATI),MR DK PRAJAPATI	RANA SATUJI BHEMAJI,	(MR NC NAYAK),MS JYOTSNA M AMIN
1247	SA/179/2002	27/12/2013	DEPUTY CONSERVATOR OF FOREST,CHIEF CONSERVATOR OF FOREST,STATE OF GUJARAT	GOVERNMENT PLEADER	PARSHOTTAM H CHUDASAMA,	MS YAMINI J DESAI,MR HRIDAY BUCH,MR VIRENDRA BAHETI
1248	SA/180/2002	24/04/2012	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL TRAFFIC OFFICER,DIVISIONAL CONTROLLER	MR ASHISH M DAGLI	RAMSINH KANUBHA DODIYA,	MR PRADEEP PATEL
1249	SA/183/2002	05/11/2011	GENERAL PRACTITIONERS ASSOCIATION,DR. SHAILESH HIRALAL GANDHI,DR. YATISH RAMESHCHANDRA LAPSIVALA	MR RR MARSHALL	DR. CHANDRAKANT GOVINDBHAI PATEL,	RULE SERVED
1250	SA/185/2002	29/01/2019	KOLI BHIMABHAI VERSHIBHAI,	(MR BD KARIA)	SURENDRANAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW
1251	SA/5/2003	17/02/2016	STATE OF GUJARAT,TREASURY OFFICER	GOVERNMENT PLEADER	DHRUVPRASAD JITENDRAPRASAD BUCH,	MR ASIT B JOSHI
1252	SA/8/2003	21/07/2011	UNION OF INDIA,DIVISIONAL SECURITY COMMISSIONER	MR UM SHASTRI,MR RAVI KARNAVAT	BANSIDHAR MEENA,	MR MUKESH H RATHOD,MR NIRDOSH H RATHOD
1253	SA/23/2003	22/08/2016	POONAMBHAI MOLABHAI SOLANKI,	NOTICE UNSERVED,APPEARANCE DELETED	CHATURBHAI RAMABHAI SOLANKI,DESABHAI MATHURBHAI SOLANKI,LATE MATHURBHAI SOLANKI THRO' L.H. & REP.,NANDUBEN WD/O GORDHANBHAI MATHURBHAI,BHUPENDRAKUMAR GORDHANBHAI SOLANKI,BABIBEN GORDHANBHAI SOLANKI,BABYBEN GORDHANBHAI SOLANKI,KASHIBEN WD/O MATHURBHAI RAMABHAI,SAMUBEN MOLABHAI SOLANKI	,DELETED,MR HM PARIKH,MR.HEMANG H PARIKH
1254	SA/26/2003	21/07/2011	VALLABHNAGAR CO. OP. HOUSING SOCIETY LTD,PATEL SOMABHAI BECHARDAS	MR GC MAZMUDAR,MR HG MAZMUDAR	JAYNTIBHAI PITAMBERDAS PATEL,	RULE SERVED
1255	SA/27/2003	21/07/2011	O N G C,	MR RR MARSHALL	PATEL NARANBHAI KACHARADAS,	MR PUSHPADATTA VYAS
1256	SA/30/2003	17/12/2018	MUSABHAI MOHAMMEDBHAI ADAM PATEL,	(MR SK BUKHARI)	IBRAHIMBHAI VALIBHAI ISAP MULTANI,	RULE SERVED
1257	SA/34/2003	07/09/2012	PATEL POPAT JADAV,	FRESH NOTICE REQD(R),(MR SURESHM SHAH)	ADITRAM GOVINDRAM,LEGAL HEIR & REP. OF JAYABEN NIMCHAND MIRANI,LEGAL HEIRS AND REP. OF DECD. PATEL SHAMJI ARJAN,GANGABEN SHAMJIBHAI MOLIYA,RAMESHBHAI SHAMJIBHAI MOLIYA,VIJAYABEN SHAMJIBHAI MOLIYA,BHANUBEN SHAMJIBHAI MOLIYA,MUKTABEN SHAMJIBHAI MOLIYA,LATABEN SHAMJIBHAI MOLIYA,SHOBHNABEN SHAMJIBHAI MOLIYA	,RULE SERVED,MR JITENDRA M PATEL
1258	SA/50/2003	11/06/2015	SOLANKI KALUBHAI RAMBHAI DECD.THR.HEIRS CA.NO.1070/2009.,LASBAI KALUBHAI.,BHARAT KALUBHAI.,KESHUBHAI KALUBHAI.,VIKRAM KALUBHAI.,MANIBEN KALUBHAI.,RANDHIR KALUBHAI.,NANUBEN KALUBHAI.,DAXABEN KALUBHAI.,DEVUBEN KALUBHAI.,SOLANKI DALABHAI RAVABHAI DECD.THR.HEIRS.CA.NO.1070/09.,VASTUBEN DALUBHAI.,JITUBEN DALUBHAI.,HIRABEN DALUBHAI.,DIPAKBHAI DALUBHAI.,JAYESH DALUBHAI.,HAMIR DALUBHAI.,PRATAPBHAI DALUBHAI.,GIRISHBHAI DALUBHAI.,SAMATBHAI DALUBHAI.,BHIKHABHAI DALUBHAI.,BHIKHABHAI DALUBHAI.	MS SEJAL K MANDAVIA	LEGAL HEIRS OF DECD. KHOJA MANSUMALI DHARAMSI,RASIDABANU MASUMALI,HAIDERALI MASUMALI,ASIALI MASUMALI,NAUSADALI MASUMALI,ALTAFALI MASUMALI	,SERVED BY RPAD (N),MR PJ KANABAR

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1259	SA/55/2003	22/07/2011	MANIDAS ALIAS LAXMIDAS BECHARBHAI,PARSHOTTAMBHAI BECHARBHAI	MR PR NANAVATI	MOHANLAL MADHAVJIBHAI,BHAGWANJIBHAI MADHAVJIBHAI,JAMNADAS MADHAVJIBHAI,GOPALDASBHAI MADHAVJIBHAI,LAXMIDASBHAI MADHAVJIBHAI,HARIDASBHAI MADHAVJIBHAI,DAYALAL MADHAVJIBHAI,LALJIBHAI PARSHOTTAM KORAVADIA(DECEASED)	UNSERVED EXPIRED (N),(MR HM PRACHCHHAK)
1260	SA/58/2003	22/07/2011	HAJI ABDUL KARIMBHAI,ISHMAILBHAI KARIMBHAI	(MR SK BUKHARI)	MIYA MOHMEDBHAI KARIMBHAI,DILAWARBHAI MIYABHAI,HEIRS OF DECD. HAJI NOORBHAI KARIMBHAI MAHEMDABADI,SHARIFBHAI HAJI NOORBHAI MAHEMDABADI,BIBIBEN HAJI NOORBHAI MAHEMDABADI,CHANDBIBI HAJI NOORBHAI MAHEMDABADI,KALUBHAI HAJI NOORBHAI MAHEMDABADI,HUSENBHAI HAJI NOORBHAI MAHEMDABADI,GULAMBHAI HAJI NOORBHAI MAHEMDABADI,AKBARBHAI HAJI NOORBHAI MAHEMDABADI,MITHABHAI HAJI NOORBHAI MAHEMDABAD	,RULE SERVED,RULE UNSERVED,MR MTM HAKIM
1261	SA/60/2003	13/06/2011	MUKESHBHAI INDRAVADAN BHATT,	(MR PV HATHI)	KALPANABEN CHHOTALAL VYAS,	THAKKAR AND PAHWA ADVOCATES
1262	SA/63/2003	21/06/2013	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LAXMANBHAI GOVINDBHAI DAKI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR BHAVIN S RAIYANI
1263	SA/66/2003	30/04/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANOJ GOVINDBHAI SHILU,	MR ANSHIN H DESAI
1264	SA/74/2003	22/07/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,EXECUTIV DIVISIONAL OFFICER,DIVISIONAL CONTROLLER	MR ASHISH H SHAH	HARSUKHLAL RANDHHODDAS CHANDRANI,	MR MUKESH H RATHOD,MR NIRDOSH H RATHOD
1265	SA/76/2003	14/10/2010	GUJARAT AGRICULTURAL UNIVERSITY,DIRECTOR OF CAMPUS,RESEARCH SCIENTIST (DRY FARMING)	MR DG CHAUHAN	VAJUBHAI L HINGRAJIYA,	MR IS SUPEHIA
1266	SA/81/2003	04/07/2016	MAHENDRAKUMAR HARILAL,	MR ANKUR Y OZA	ANANTRAI RAVISHANKAR TRIVEDI,GUJARAT HOUSING BOARD,ESTATE MANAGER,DEPUTY ENGINEER	NOTICE SERVED,SERVED BY RPAD (N),MR HS MUNSHAW,MR MB PARIKH,MR HASMUKH C PATEL
1267	SA/87/2003	22/01/2020	JOSHI NATWARLAL ISHWARLAL,	MR BHARAT JANI	PANDYA JAGANNATH AMBARAM,RANASAN GRAM PANCHAYAT	RULE SERVED,MR VASANTS SHAH
1268	SA/108/2003	29/06/2011	HARUN LADHA NOTIYAR,	MR CH VORA	UMAR JAMAL NOTIYAR,JUSHA UMAR NOTIYAR,ISHAK UMAR NOTIYAR	RULE SERVED
1269	SA/110/2003	22/07/2011	SUMATILAL MANILAL MEHTA,	HL PATEL ADVOCATES	NARESHKUMAR MANILAL MEHTA,	MR AM PAREKH
1270	SA/113/2003	29/01/2020	HEIRS OF LATE BHUPAT RANA,HIRABEN BHUPATBHAI,HAJABHAI BHUPATBHAI,MANUBHAI BHUPATBHAI,BABUBHAI BHUATBHAI	MR HRIDAY BUCH	JAYABEN PUNJABHAI @ KANCHANBENPUNJABHAI,NATHIBEN RANABHAI @ BACHIBEN RANA,KADVIBEN PUNJABHAI W/O PRATAPBHAI RAMBHAI	RULE SERVED BY DS,MR PJ KANABAR
1271	SA/1/2004	21/07/2011	CHIEF OFFICER,	(MR MD PANDYA)	STATE OF GUJARAT,COLLECTOR,GUJARAT NARMADA VALLEY FERTILISERS CO.	GOVERNMENT PLEADER,NANAVATI ASSOCIATES
1272	SA/3/2004	16/07/2012	VIJAYKUMAR PARASMAL SHAH,	MR ASHISH H SHAH	OWNERS AND ADMINISTRATOR OF SHOPS OF P J MEHTA,UTTAMKUMAR J MEHTA,TAPASVIKUMAR J MEHTA	,MR VIMAL M PATEL
1273	SA/4/2004	09/07/2016	SHYAMRAV MALHARRAV PAWAR,	(MR SANDEEP N BHATT)	SHIVAJI GANGARAM HIRDEKAR,MINAKSHIBEN MALHARRAV PAWAR	MR HARESH H PATEL
1274	SA/29/2004	28/09/2018	DAHYABHAI MATHURBHAI PATEL,BHOGILAL MATHURBHAI PATEL	MR UDAYAN P VYAS	STATE OF GUJARAT,ADDITIONAL COLLECTOR,KARMA JYOT COOPERATIVE HOUSING SOC. LTD.,SECRETARY - KARMA JYOT CO.OP. HO. SOC. LTD.	GOVERNMENT PLEADER,MR MC BHATT,MR TATTVAM K PATEL

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1275	SA/35/2004	28/08/2008	PATEL FARM THRO' TRYAMBAKLAL J PATEL,INDUBEN TRYAMBAKLAL PATEL DECD. THRO'PARAGBHAI T PATEL,TRYAMBAKLAL JETHALAL,ISHWARLAL MALJI MALI,KHODAJI GODADJI THAKOR DECD. THRO' HEIRS,GENABEN KHODAJI,MADARSING KHODAJI,NATAJI DURAJI THAKOR,RAMCHANDJI MAGHAJI - ADMN. OF DECD. JASWANTJI R THAKOR,DECD. RAVTAJI SONAJI THAKOR THRO' HEIR & ADMINISTRATOR,MOTIJI BHATHIJI THAKOR DECD. THRO' HEIRS,TALAJI MOTIJI THAKOR,VIRBHANJI MOTIJI THAKOR,NAGJIJI MOTIJI THAKOR,LALJI MOTIJI THAKOR,POPATJI MOTIJI THAKOR,CHHAGANJI MOHANJI THAKOR,MANAJI VIRAJI THAKOR,MANIBEN UMEDRAM PATEL DECD. THRO' HEIRS,MANGUBEN UMEDRAM PATEL,PARSHOTTAMBHAI UMEDRAM PATEL,PUNAMBHAI UMEDRAM PATEL,POONAMBHAI UMEDRAM PATEL,KHODABHAI UMEDBHAI PATEL,SHIVAJI JAKSHIJI THAKOR	(MR SK JHAVERI)	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER (O&M),DEPUTY ENGINEER (O&M) (RURAL),KUSUMBEN VINODCHANDRA DECD. THRO' HEIRS,VINODCHANDRA JETHALAL PATEL,RAJUBHAI VINODCHANDRA PATEL,THAKOR NATWARJI DHARMAJI,THAKOR RESHMABEN VALAJI DECD. THRO' HEIRS & L.R.,LAXMIBEN VALAJI,JAGALBEN DHARMAJI THAKOR,CHANDUJI DHARMAJI THAKOR,AJMALJI DHARMAJI THAKOR,PRAHLADJI DHARMAJI THAKOR,DINESHJI DHARMAJI THAKOR,BHAGAJI DHARMAJI THAKOR	,NOTICE SERVED,RULE SERVED,RULE UNSERVED,MS LILU K BHAYA
1276	SA/42/2004	16/12/2013	SHIVABHAI RAJABHAI(SINCE DECD.THRO HIS HEIRS),KASHIBEN D/O SHIVABHAI RAJABHAI,BHIKHABHAI @ BHIKHUBHAI SHIVABHAI,MANJUBEN D/O SHIVABHAI RAJABHAI	MR TUSHAR L SHETH	NAGJIBHAI RAJABHAI,MOHANBHAI NAGJIBHAI SINCE DECD,VAGHJIBHAI NAGJIBHAI SINCE DECD,HANSRAJBHAI NAGJIBHAI,BHAVANBHAI NAGJIBHAI,JIVRAJBHAI NAGJIBHAI,GORDHANBHAI NAGJIBHAI,NARSHIBHAI MOHANBHAI BHUVA,JAMNABEN VAGHJIBHAI,CHHAGANBHAI VAGHJIBHAI,JENTIBHAI VAGHJIBHAI,RAGHUBHAI VAGHJIBHAI,MOHANBHAI NAGJIBHAI,NARSHIBHAI MOHANBHAI BHUVA,VAGHJIBHAI NAGJIBHAI,JAMNABEN VAGHJIBHAI,CHHAGANBHAI VAGHJIBHAI,JENTIBHAI VAGHJIBHAI,RAGHUBHAI VAGHJIBHAI,HANSRAJBHAI NAGJIBHAI,BHAVANBHAI NAGJIBHAI,JIVRAJBHAI NAGJIBHAI,GORDHANBHAI NAGJIBHAI,HEIRS OF DECD. KHIMABHAI RAJABHAI (DIED PENDING SUIT),GOBARBHAI KHIMABHAI,BHIKHABHAI KHIMABHAI,BABUBHAI KHIMABHAI,JIVIBEN KHIMABHAI,AMBABEN KHIMABHAI,NARANBHAI GOBARBHAI BHUVA	MR HRIDAY BUCH
1277	SA/43/2004	21/09/2012	BHIKHUBHA BHUPATSING CHUDASAMA,	MS SHALINI S MAIR	STATE OF GUJARAT,CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
1278	SA/44/2004	22/08/2012	EXECUTIVE ENGINEER,GUJ.ELECTRICITY BOARD NOW,PASCHIM GUJARAT,	MS MAYA S DESAI	BACHUBHAI BHIMABHAI SODAGARA,MOTISAR GRAM PANCHAYAT THRO' TALATI CUM MANTRI	RULE SERVED,MS SEJAL K MANDAVIA
1279	SA/49/2004	21/07/2011	RAJSI KANA PANERA,	MS DISHA N NANAVATY	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,MESURBHAI MULUBHAI DER	GOVERNMENT PLEADER,RULE SERVED BY DS
1280	SA/52/2004	21/07/2011	GANDAJI KHODAJI SODHA,DASHRATHJI GANDAJI SODHA	(MR MAHENDRA K PATEL)	HATHIJI MADARSANG SODHA,ARJANJI MADARSANG SODHA	MR RJ GOSWAMI
1281	SA/56/2004	08/08/2013	STATE OF GUJARAT,DISTRICT COLECTOR,DY. COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER	RAMSANG TEJIBHAI SINCE DEASED THROUGH HIS HEIRS & LEGAL.REP.,SHIYUBHA W/O RAMSANG,BHIKHUBHA RAMSANG (SON),JIVUBHA JIVUBHA ZALA DAUGHTER OF RAMSANG,HIRABA BHIKHUBHA SARVALIA DAUGHTER OF RAMSANG,GNANBA DEVUBHA CHUDASMA DAUGHTER OF RAMSANG	,MR HASIT H JOSHI

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1282	SA/64/2004	21/07/2011	BHIKHABHAI JIVABHAI BHOI,JAYANTIBHAI JIVABHAI BHOI,BABUBHAI JIVABHAI BHOI	MR JN JADEJA	HEIRS OF UMEDBHAI KALABHAI,LAXMIBEN WD/O UMEDBHAI KALABHAI,CHANDRAKANT UMEDBHAI BHOI,SHANKARBHAI UMEDBHAI BHOI,HEIRS OF VENUBHAI KALABHAI BHOI,SHANTABEN WD/O VENUBAHI KALABHAI BHOI,SURYABEN WD/O DHULABHAI SOMABHAI,MANJULABEN W/O JANYATIBHAI CHUNIBHAI BHOI,JAYABEN WD/O VINUBHAI MOTIBHAIBHOI,SUBHADRABEN WD/O LABHUBHAI AMBARAM BHOI,AMBABEN WD/O KALABHAI VALJIBHAI BHOI,NARANBHAI KALABHAI BHOI,HEIRS OF NARANBHAI KALABHAI BHOI,INDIRABEN WD/O RAMESHBHAI POPATLAL BHOI,SHARDABEN WD/O RAMESHBHAI POPATLAL BHOI,CHANCHIBEN WD/O RAMABHAI KALABHAI BHOI,KESHABHAI KALABHAI BHOI	,SERVED BY AFFIX(N),RULE SERVED,SERVED BY RPAD (R),SERVED BY AFFIX. (R),RULE UNSERVED,(MR J V BHAIRAVIA),MR PREMAL R JOSHI,MS SNEHA A JOSHI,(MR DIVYESH A JOSHI)
1283	SA/65/2004	29/06/2011	RAJUBEN KALUJI RANA,	(MR VC DESAI)	HEIRS OF DECD. MANILAL MATHURDAS PATEL,KANTABEN MANILAL PATEL,VIMUBEN MANILAL PATEL,MANJULABEN MANILAL PATEL,BHIKHABHAI MANILAL PATEL,VASUDEVBHAI MANILAL PATEL,VITTHALBHAI MANILAL PATEL,BHAVANJI SARDARJI RANA,SAJANBA PRATAPJI RANA	,RULE SERVED,UNSERVED EXPIRED (R),(MR A J PATEL)
1284	SA/66/2004	27/01/2020	DAHYABHAI RAMABHAI PATEL,SHIVABHAI RAMABHAI PATEL,KANTIBHAI RAMABHAI PATEL	MR JITENDRA M PATEL	MAGANBHAI RAMABHAI PATEL,	MR IM PANDYA
1285	SA/72/2004	21/07/2011	DEPUTY ENGINEER,	MR NK MAJMUDAR	OWNER OF VAZA ELECTRIC STORE PUNABHAI KANABHAI,	MR HARSHAD K PATEL
1286	SA/76/2004	14/07/2017	MAJLAMIYAN MUSTAFAMIYAN SINCE DIED DURING PENDING THRO' HEIR,	MR KV SHELAT	MUNJAWAR REHMANMIYAN MIYABHAI,MUNJAWAR MOOSAMIYAN KASAMMIYAN,MUNJAWAR ALARAKHAMIYAN ABAMIYAN	UNSERVED EXPIRED (R),MR NIRAV C THAKKAR
1287	SA/82/2004	23/04/2012	RAJKOT MUNICIPAL CORPORATION,	MR AK CLERK	NANUBHAI MOHANBHAI TRIVEDI,	MR MUKESH H RATHOD
1288	SA/87/2004	29/01/2014	TRUSTEES OF BHACHAU CHHAKOTI STHANAKVASI SANGH,LAKHAMSI KHANKHAN NANDU,MEGHJI KANJI SATRA,DHARMSI SHIVAJI NISHAR,AMARSI MANSI NISHAR,,DAMJI BHARMAL KARIA,KHIMJI MEGHJI KARIA,ARVIND DHARMSHI CHHEDA	MR BY MANKAD,(MR YS MANKAD)	LILAVATI KARSAN DEVRAJ SINCE DECD.,LAXMIBEN KARSAN DEVRAJ,VIMLABEN KARSAN DEVRAJ,VASANTBEN KARSAN DEVRAJ,AMRATBEN DEVRAJ DOSHA,ZAVERBEN DEVRAJ DOSHA,DIWALIBEN DEVRAJ DOSHA,CHOTHIBEN DEVRAJ DOSHA	,RULE UNSERVED,UNSERVED EXPIRED (R),MR UM SHASTRI, (MR NALIN K THAKKER)
1289	SA/88/2004	04/12/2012	BANWARILAL MITHANLAL GUPTA,RAMESHCHANDRA BANWARILAL AGRAWAL,VIJAYKUMAR BANWARILAL GUPTA,MAHESHKUMAR BANWARILAL GUPTA	NOTICE SERVED,UNSERVED EXPIRED (N)	VALSAD NAGARPALIKA,	RULE SERVED
1290	SA/97/2004	09/10/2009	AHMED MIYA BHODU MIYA DECD.THROUGH HEIRS.,FATMA KHATU AHMED SHAIKH.HOUSEWIFE.WD/O DECEASED.,PARVEZ AHMED SHAIKH [SON],RAFIQUE AHMED SHAIKH. [SON],IQABAL AHMED SHAIKH [SON],IQABAL AHMED SHAIKH. [SON],SHENAZ AHMED SHAIKH [DAUGHTER],SALIM AHMED SHAIKH. [SON],HANIF AHMED SHAIKH. [SON],FARUKH AHMED SHAIKH [SON],SAIEED AHMED SHAIKH [SON],SADKIK AHMED SHAIKH.[SON]	MS PJ DAVAWALA	GULAM MUSTAFA SHAIKH DECEASED THROUGH HIS HEIRS,GULAM RASUL GULAM MOHAMMAD IAKDAWALA.,MOHAMMAD IQBAL GULAM MOHAMMAD IAKDAWALA,ABDUL KADAR GULAM MOHAMMAD IAKDAWALA,MOHAMMAD SAIYAD GULAM MOHAMMADIAKDAWALA,MOHAMMAD HANIF GULAM RASUL SHEIKH,KUBRABIBI SHEIKH,SON OF BABUBHAI GULAM MOHAMMADMUSTUFA SHAIKH,ZUBEDABIBI WIFE OF HUSSAIN GULAM MOHAMMAD,IYAZUDIN AHMEDMIYA SHAIKH,KAMRUDDIN AHMEDMIYA SHAIKH,ILMUDDIN AHMEDMIYA SHAIKH,SUGRABIBI AHMEDMIYA SHEIKH,HAFIZUDDIN AHMEDMIYA SHAIKH,NAZIMUDDIN AHMEDMIYA SHAIKH,BISMILLABIBI AHMEDMYA SHEIKH,KARIMABIBI GULAM MOHAMMAD MUSTAFA (WIDOW OF GULAM MOHAMM	,NOTICE NOT RECD BACK,(MR AG VYAS)
1291	SA/102/2004	07/09/2012	PUNJAJI AMAJI PARMAR,FATAJI SOMAJI PARMAR SINCE DIED THRO HEIRS,VIRUBEN WD/OFATAJI PARMAR,BHARATSINH FATAJI PARMAR,VIJAYSINH FATAJI PARMAR,JAYABEN D/O FATAJI AND W/O BHARATSINH SOLANKI,VAJAJI SOMAJI PARMAR	NOTICE SERVED,,MR. JAY M THAKKAR	BHUDASAN GRAM PANCHAYAT,	RULE SERVED,MR KB PANCHOLI

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1292	SA/104/2004	09/05/2013	KARSANBHAI MOHANBHAI,	MR ASHISH H SHAH	STATE OF GUJARAT,COLLECTOR,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,JENTILAL BHAGWANJI,ADDL.CHIEF SECRETARY	GOVERNMENT PLEADER,MR HS MUNSHAW,(MR AJ SHASTRI)
1293	SA/124/2004	21/07/2011	KADVIBEN PRAGJI,LEGAL HEIRS OF BACHUBHAI @ BHIMJIBHAI PRAGJI,VIJAYABEN BHIMJI,RAJENDRA BHIMJI,SURESH @ SHIVO BHIMJI,LILADHAR BHIMJI,MANUBEN W/O RAMESHBHAI,DAYALJI @ BATOOK PRAGJI,CHAMANBHAI PRAGJI	MR AJ YAGNIK	LEGAL HEIRS OF MOHANDAS MORARDAS,MULEBEN MOHANDAS,DINUBEN MOHANDAS,BHIKHA MOHANDAS,HARU MOHANDAS,VITTHALDAS MORARDAS,LEGAL HEIRS OF MANIRAM MORARDAS,CHAKUBHAI MANIRAM,RAMBHABAI W/O MORARDAS,JAYABAI W/O RAMDAS,JAYSHREEBEN D/O RAMDAS,DAYARAM MOHANDAS,CHHAGANDAS MOHANDAS,SAMARATBAI W/O PRABHUDAS,JADIBEN MOHANDAS,BHIKHUBHAI PRABHUDAS,MINOR RAMNIK PRABHUDAS THRO'GUARDIAN SAMARATBAI,KAMLIBEN PRABHUDAS,NATHURAM MOHANDAS,MINOR DWARKADAS KARSHANDAS THRO'GUARDIAN DWARKADAS,NAROTTAM DWARKADAS,MINOR CHAMANDAS DWARKADAS,MINOR CHAMPABEN DWARKADAS,MINIR MAHENDRARAI DWARKADAS,OTTAMBEN PRAGJI,MUKTABEN PRAGJI,KANTABEN PRAGJI,NATHABHAI DHARAMSHI,ODHAVJI MEGHJI,VELJI VALJI,AMBABHAI RAIYABHAI,DUNGARBHAI AMBABHAI	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR PRAVIN GONDALIYA
1294	SA/127/2004	21/07/2011	NATHUBHAI DAYABHAI,	MR AJ YAGNIK	MOHANDAS JETHIRAM,MOHANDAS MORARDAS JETHIRAM,VITTHALDAS MORARDAS JETHIRAM,MANIRAM MORARDAS JETHIRAM,RAMBHABAI WD/O DECD.MORARDAS JETHIRAM,JAYABAI WD/O DECD. RAMDAS MORARDAS,JAYSHREE D/O DECD. RAMDAS MORARDAS,DAYARAM MOHANDAS,CHHAGANDAS MOHANDAS,SAMRATBAI WD/O DECD. PRABHUDAS,BHIKHUBHAI PRABHUDAS,RAMESH - MINOR - THRO' NEXT FRIEND & NATURAL GUARDIAN,KAMLABEN PRABHUDAS,STATE OF GUJARAT,NATHURAM MOHANDAS,JADIBEN MOHANDAS MORARDAS,SAVITABEN PRABHUDAS,NATHABHAI DHARAMSHI PATEL,ODHAVJI MEGHJIBHAI PATEL,VELJIBHAI VALJIBHAI PATEL,AMBABHAI RAIYABHAI GADHIYA,DUNGARBHAI AMBABHAI GADHIYA,DAYA BHOJA,BAVA DAYA,KALA DAYA	,GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
1295	SA/128/2004	29/08/2011	TRIVEDI KANAIYALAL BHAVANISHANKAR AMBARAM,	MR HARSHAD K PATEL	PATEL PARSHOTTAM AMTHARAM,PATEL MANGALBHAI AMTHARAM	,MR MB PARIKH
1296	SA/136/2004	28/07/2011	PATEL KANTIBHAI NARANBHAI,	MR JAGDISH M SHAH	PATEL SHANTIBHAI SHANKARBHAI,PATEL REVABEN W/O SHANTIBHAI SHANKARBHAI PATEL	NOTICE SERVED
1297	SA/139/2004	24/09/2012	GUJARAT ELECTRICITY BOARD NOW PASCHIM GUJARAT VIJ CO.LTD,	MR PREMAL R JOSHI	HEIRS OF DECEASED RATNABHAI KADVABHAI GOR,JAMNADAS RATNABHAI,MANILAL RATNABHAI GOR	,(MR BD KARIA)
1298	SA/5/2005	22/08/2012	BUDHABHAI BHIKHABHAI PARMAR,SAKRABHAI BHIKHABHIA PARMAR	MR JA ADESHRA	SHANTABEN WD/O BHALABHAI BECHARBHAI,	MR VA BUKHARI,MR VAIBHAV A VYAS,(MR MILIND R KULKARNI),(MR KAMAL M SOJITRA)
1299	SA/13/2005	07/04/2012	STATE OF GUAJRAT,CHIEF POLICE OFFICER,COMMANDANT	GOVERNMENT PLEADER	ASHOKVAN LABHUVAN GOSWAMI,	RULE SERVED,NANAVATY ADVOCATES
1300	SA/15/2005	29/09/2016	STATE OF GUJARAT,COLLECTOR,DY. COLLECTOR,SUPDT. OF LAND RECORDS,CITY SURVEY SUPTD.,CITY MAMLATDAR	GOVERNMENT PLEADER	RAJPUT GAMBHIRSINHBHAI BHUPAT-BHAI (BHATI),MUKTABEN WD/O.GAMBHIRSINGBHAI (BHATTI)DECD.HEIRS OF.NO.1.,MOTILAL MAVJIBHAI CHAVDA.(SINCE DECD. THROUGH HIS LEGAL HEIRS),AMARBEN MOTILAL CHAVDA,NATVARLAL MOTILAL CHAVDA,JASUBEN MOTILAL CHAVDA,VINODBHAI MOTILAL CHAVDA,SAVITABEN MOTILAL CHAVDA,KANCHANBEN MOTILAL CHAVDA	,UNSERVED EXPIRED (R),MR MK VAKHARIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1301	SA/16/2005	29/09/2016	STATE OF GUJARAT,COLLECTOR,DY. COLLECTOR,SUPDT. OF LAND RECORDS,CITY SURVEY SUPTD.,CITY MAMLATDAR	GOVERNMENT PLEADER	RAJPUT GAMBHIRSINHBHAI BHUPAT-BHAI (BHATI)-DECED.THROUGH LEG,MUKTABEN WIDOW OF GANBHIRSINGHBHAI(BHATTI)-DECED. THROUGH,MOTILAL MAVJIBHAI CHAVDA,(SINCE DECD. THROUGH HIS LEGAL HEIRS),AMARBEN MOTILAL CHAVDA,NATVARLAL MOTILAL CHAVDA,JASUBEN MOTILAL CHAVDA,VINODBHAI MOTILAL CHAVDA,SAVITABEN MOTILAL CHAVDA,KANCHANBEN MOTILAL CHAVDA	,MR MK VAKHARIA
1302	SA/22/2005	02/07/2011	STATE OF GUJARAT,DISTRICT SUPDT. OF POLICE	GOVERNMENT PLEADER	JORUBHA GUMANSINH JADEJA,	RULE SERVED,VIRAL K SHAH
1303	SA/27/2005	13/10/2011	KISHORCHANDRA VRAJLAL BHATT,	MR MAYUR RAJGURU	SAROJBEN KISHORCHANDRA BHATT,	MR ASIFKHAN I PATHAN
1304	SA/53/2005	17/02/2017	SHAILESH MORARBHAI PATEL,	MR BHAVIK A JOSHI	SMT. VANITABEN D/O.BHANUPRASADDWARKADAS PATEL,	MS KRINA P CALLA
1305	SA/56/2005	13/12/2012	UNION OF INDIA,DIVISIONAL SECURITY COMMISSIO-NER	MR MUKESH A PATEL	PRADEEPKUMAR RAMJILAL YADAV,	(MR KISHOR M PAUL)
1306	SA/87/2005	25/01/2008	DAXABEN VINAYKUMAR MODI,	(MR DHIRENDRA MEHTA)	SURAT MUNICIPAL CORPORATION,ASSESSMENT & RECOVERY OFFICER	
1307	SA/93/2005	04/11/2012	ARJUNBHAI GOPALBHAI PATEL,	MR JV JAPEE	GUJARAT ELECTRICITY BOARD. NOW DAKSHIN GUJARAT VIJ CO.LTD,DY. ENGINEER, DAKSHIN GUJARAT VIJ CO. LTD	RULE SERVED,MR PREMAL R JOSHI
1308	SA/95/2005	08/04/2011	NIRANJANNATH SOMNATH UPADHYAY,	MR JV JAPEE	SPECIAL DUTY OFFICER,GUJARAT STATE FINANACE CORP.,BHARAT PRODUCTS	
1309	SA/97/2005	07/01/2011	SHASHIKANT CHHITABHAI SHAMABH-AI,KANUBHAI SHAMALBHAI,ARVINDBHAI SHAMALBHAI,PRABHUDAS SHAMLABHAI,BIPINCHANDRA THAKORBHAI	MR KIRTIDEV R DAVE	CHIMANBHAI SHANKARBHAI,JAYANTIBHAI SHANKARBHAI,PARSHOTTAM SHANKARBHAI,KAMLESH MANIBHAI SHANKARBHAI,NARANBHAI SHANKARBHAI,RAMANBHAI SHANKARBHAI	MR HRIDAY BUCH
1310	SA/112/2005	13/07/2010	KARSHANBHAI EBHALBHAI KALSARIYA,DULABHAI PANCHABHAI HADIYA,SAVITABEN DULABHAI HADIYA	MR BM MANGUKIYA	DECEASED JIVANBHAI B CHAVDA THROU'HEIRS SAMJUBEN JIVANBHAI,DILIPBHAI JIVANBHAI,HARESHBHAI JIVANBHAI CHAVDA	RULE SERVED,MR SATYEN B RAWAL
1311	SA/118/2005	29/02/2008	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE GUJARAT STATE,DISTRICT SUPTD. OF POLICE	GOVERNMENT PLEADER	KIRITKUMAR BHIKHABHAI VALA,	RULE SERVED,(MR KISHOR M PAUL)
1312	SA/130/2005	21/06/2017	PADMAVATI W/O PRATAPRAI BAVCHAND MEHTA,	MR AI SURTI	MALI NIRANJAN NANUBHAI,MALI GUNVANTRAI NANUBHAI,HEIRS OF RAMNIKLAL NANUBHAI MALI,VIBHAVARI RAMANIKLAL MALI MINOR,KAJAL RAMANIKLAL MALI MINOR,AMI RAMANIKLAL MALI MINOR,HEIR OF HIMMATLAL N MALI - JYOTSNABEN WD/O HIMMATLAL,MANISH HIMMATLAL MALI MINOR,HARDIK HIMMATLAL MALI MINOR,AASHISH HIMMATLAL MALI MINOR,MALI BALVANTRAY NANUBHAI,HEIRS OF MALI NANUBHAI CHHAGANLAL,MADHUBEN NANUBHAI,VANITABEN NANUBHAI	
1313	SA/146/2005	31/03/2010	SHAMBHUSINH M THAKOR.DECD.THR LEGAL HEIRS.,SAVITABEN WD/O SHAMBHUJI THAKORE,MAHESHBHAI SHAMBHUJI THAKORE,MINOR AMARSINH SHAMBHUJI THAKORE,MINOR SUNILBHAI SHAMBHUJI THAKORE,GAURIBEN D/O SHAMBHUJI THAKORE.,MANAJI JEHAJI SINCE DECD.	MR MEHUL S SHAH,(MR SURESHM SHAH),VIRAL K SHAH	HEIRS OF DECD.RAMABHAI SOMA- BHAI,JASHIBEN WD/O RAMABHAI SOMA- BHAI,DINESHBHAI RAMABHAI,MUKESHBHAI RAMABHAI,SHILPABEN WD/O D/O RAMABHAI SOMABHAI,LALJIBHAI SOMABHAI,RAMANBHAI SOMABHAI,LAXMI SOMABHAI,SHAKARI SOMABHAI DECD. THRO' HEIRS,BIPINBHAI NATWARLAL,VISHNUBHAI NATWARLAL,TANUMATIEN NATWARLAL,SAROJBEM NATWARLAL	,RULE NOT RECD BACK,MS TRUSHA K PATEL
1314	SA/148/2005	28/07/2011	DHANJIBHAI DUDABHAI,	MR PJ KANABAR	STATE OF GUJARAT,COLLECTOR AMRELI,MAMLATDAR DHARI,DECE. JESHIRAM SANTOKDAS'S	GOVERNMENT PLEADER,RULE SERVED
1315	SA/149/2005	28/07/2011	PARSHOTAMBHAI BHAGVANBHAI,	MR PJ KANABAR	STATE OF GUJARAT,COLLECTOR AMRELI,MAMLATDAR DHARI,DECE. JESHIRAM SANTOKDAS'S	GOVERNMENT PLEADER,RULE SERVED
1316	SA/150/2005	28/07/2011	MOHANBHAI JIVABHAI,	MR PJ KANABAR	STATE OF GUJARAT,COLLECTOR AMRELI,MAMLATDAR DHARI,DECE. JESHIRAM SANTOKDAS'S	GOVERNMENT PLEADER,RULE SERVED

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1317	SA/160/2005	07/08/2019	OIL & NATURAL GAS CORPORATION LTD.,	MR AJAY R MEHTA	MUKESH NAGINLAL GANDHI,HAJI GULAM MOHAMMED ABDUL REHMAN AMROLIWALA,GULAM KADAR MAYODDIN SINCE DECD.THROUGH HEIRS.,HASIMBHAI MAYODDIN SINCE DECD. THROUGH HEIRS.,ABDUL VAHEB MAYODDIN,SHABBIRBHAI AHMAD GULAM MUSTAFA,SARABIBI D/O. GULAM MUSTAFA MAYODDIN,SIMJYAJBANU D/O. GULAM MUSTAFAMAYODDIN SINCE DECD.THROUGH,SUGRABIBI D/O. GULAM MUSTAFA MAYODDIN,MOHAMMED YUNUS S/O. GULAM MUSTAFA MAYODDIN,HAJRABIBI W/O. GULAM MUSTAFA MAYODDIN SINCE DECD. THROUGH,FARMABIBI D/O. ISMILE MAYODDIN,ABBASMIYA ISMILEBHAI EXPIRED BUT HAS NO LEGAL HEIRS,MEHMUDABIBI MEHMUDMIYA,ATIFHUSEN MEHMUDMIYA,MAHMUDHUSEN MEHMUDMIYA,MUSTAKHUSEN MEHMUDMIYA,ZARINABANU MEHMUDMIYA,MUZMILHUSEN MEHMUDMIYA,NIYAS AHMED,SABIRBHAI,GANIBHAI GULAM KADAR,ABDULSAMED HASIMBHAI,SUGRABIBI,SALIMBHAI GULAM KADAR,RAFIQBHAI,SARABIBI,RAFIQBHAI AHMEDBHAI,MOHAMMAD HANIF HASIMBHAI,RASHIDABEN HASIMBHAI,NAZMABEN,SHAKILBHAI GULAM KADAR,SHABBIRBHAI,NASIBBEN,YUNUSHBHAI,NOORJAHANBEN,RASIDABEN,SAYEEDABEN HASIMBHAI,KAIYUMBHAI GULAM KADAR,RAHANABEN HASIMBHAI,HUSHANABEN,RAFIQBHAI GULAM KADAR,SAIRABEN,ZUBERBHAI GULAM KADAR,FARZANABEN HASIMBHAI,HUSENABEN GULAM KADAR,FAMIDABEN HASIMBHAI,AZIZIBEN GULAM KADAR,NAZMABEN GULAM KADAR,SAYEDABEN GULAM KADAR,KALIDABEN GULAM KADAR,HAFIRABEN GULAM KADAR	UNSERVED EXPIRED (N),DELETED,RULE NOT RECD BACK,DECEASED LITIGANT,MR BP DALAL,MR MM SAIYED
1318	SA/172/2005	19/11/2008	VALJIBHAI SUKHABHAI DHADHODARADECEASED THROUGH HEIRS,SHRI KHODABHAI VALJIBHAI,SMT. KASHIBEN VALJIBHAI,SMT. CHAMPABEN VALJIBHAI,SMT. VASANTBEN VALJIBHAI	MR KETAN A DAVE	KANTILAL VASUDEV PANDYA,	MR VIKRAM J THAKOR
1319	SA/197/2005	24/04/2009	FAJALBHAI ABODALIBHAI LOITYA SINCE DECD. THRO' HEIRS,SHIRINBHAI WD/O FAJALBHAI ABDALBHAI,JETUNBEN FAJALBHAI ABDALLIBHAI	DELETED,MR DHAVAL D VYAS	ARVINDKUMAR @ HARSHADKUMAR BHASKERRAO LAGAD,SAFIYABEN SABBIRBHAI VOHRA D/O FAJALBHAI ABADALLIBHAI,JUMANABEN ABBASI PATARAWALA D/O FAJALBHAI ABADALLIBHAI,HUSHEINIBHAIN FAJALBHAI ABDEALIBHAI	
1320	SA/199/2005	26/11/2018	HEIRS OF DECD. SUDERSHAN NARAYAN PODAR,HEENABEN SUDERSHAN PODAR W/O SUDERSHAN N PODAR,SOMNATH SUDERSHAN PODAR,SINGHDA SUDERSHAN PODAR,TUHINA SUDERSHAN PODAR	MR RAJESH K SAVJANI	HANSARJ DUNAGAR,DHARM SIN CHHANA,MEPA KURJI (EXPRIED),DEVA KURJI,SATTA KURJI,BHIMA KURJI,VIRA HARJI,VALLABH BAVA,MULJI BAVA,PANCHA MANJI	,MR RC KAKKAD
1321	SA/205/2005	12/12/2018	HASMUKHBHAI PRANJIVANBHAI DAVE,JAY HASMUKHBHAI DAVE,NIRAV HASMUKHBHAI DAVE	MR RC SEJPAL	UNION OF INDIA,COMMISSIONER OF INCOME TAX,RECOVERY OFFICER OF INCOME TAX,NARENDRA PRANJIVANBHAI DAVE,SHAMABEN P KHANNA,TAPAN ENTERPRSES,BHARATI VANIJYA,SHARAN ENTERPIRSES,K M THANAWALA	,RULE SERVED,SERVED BY RPAD (R),SERVED BY AFFIX. (R),RULE UNSERVED,(MRS MAUNA M BHATT),MR MANISH R BHATT
1322	SA/208/2005	07/08/2011	AHMEDABAD ELECTRICITY CO.LTD.,	MR KB PUJARA	SHREE VALLABH NIDHI -UK THR'EXECUTIVE CHAIRMAN,	RULE SERVED
1323	SA/223/2005	28/07/2011	MOHANBHAI POPATBHAI BHANDERI,HARJIBHAI POPATBHAI BHANDERI,KESHAVJIBHAI POPATBHAI BHANDERI,DAHIBEN POPATBHAI BHANDERI,RAVJIBHAI PRAGJIBHAI TADA	MR RC KAKKAD	GOVERNMENT OF GUJARAT THRO',MAMLATDAR & AGRICULTURAL TRIBUNAL,DY.COLLECTOR,HEIRS OF DECD.AKUBHA SAMATSANG JADEJA,DELETED,RAMNIKKUNVERBA A JADEJA	,GOVERNMENT PLEADER,RULE SERVED
1324	SA/225/2005	02/09/2011	STATE OF GUJARAT,DY.CONSERVATOR OF FOREST	GOVERNMENT PLEADER	JAMAL MAHAMMED ISMAIL BLOCH,	NOTICE SERVED,MS SEJAL K MANDAVIA

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1325	SA/231/2005	09/06/2011	O.N.G.C. LTD. THRO' CHAIRMAN / MG. DIR.,O.N.G.C. LTD. THRO' DIRECTOR (HR),O.N.G.C. LTD. DIRECTOR (OFFSHORE),DIRECTOR (T & FS) O.N.G.C. LTD.,GENERAL MANAGER (P & A) O.N.G.C. LTD.	M/S TRIVEDI & GUPTA	DEEPINDERA KUMAR GAUR,	RULE SERVED,DR NA PARMAR
1326	SA/243/2005	12/12/2011	NARHARI KESHAVLAL SOMPURA,	(MR BD KARIA)	MINABEN H.VYAS,	NOTICE UNSERVED
1327	SA/246/2005	20/07/2011	KHAPABHAI BALABHAI PATEL,	NOTICE SERVED	CHHOTUBHAI SOMABHAI PATEL,	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
1328	SA/251/2005	14/09/2016	PATEL AMBALAL BHAGWANDAS,PATEL MANGALDAS BHAGWANDAS	MR MM PRAJAPATI	PATEL JIVRAMBHAI CHHAGANDAS SINCE DECD. THRO' HIS HEIRS,PATEL MANGALBHAI JIVRAMBHAI,PATEL MENABEN D/O JIVRAMBHAI CHHAGANBHAI PATEL,PATEL KANTABEN D/O JIVRAMBHAI CHHAGANBHAI PATEL AND W/O,PATEL BABUBHAI SON OF PATEL MENABEN D/O JIVRAMBHAI CHHAGAN,PATEL RAJENDRAKUMAR S/O PATEL MENABEN D/O JIVRAMBHAI CHHAGAN,PATEL PRAGNABEN D/O PATEL MENABEN D/O JIVRAMBHAI CHHAGAN,PATEL CHELABHAI BAHGWANDAS SINCE DECD. THOR' HEIRS & LRS,PATEL JYOTSANABEN CHELABHAI,PATEL JAYANTIBHAI CHELABHAI,PATEL RAMILABEN CHELABHAI SINCE DECD. THRO' HEIRS	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
1329	SA/252/2005	18/12/2008	CHAMPAKLAL PRATAPJI PUWAR,	MS SM AHUJA	LILAVATIBEN WD/O VADILAL MOTILAL KADIA,NARSIBHAI AMBARAM KHARADI SINCE DECD. THRO' HEIRS & LRS,SOMIBEN WD/O NARSIBHAI AMBARAMKHARADI,KANUBHAI NARSIBHAI KHARADI,DILIPBHAI NARSIBHAI KHARADI	,MR SAURABH M PATEL
1330	SA/263/2005	16/07/2012	LALJI NATHA GORASIYA,	NOTICE SERVED	AMBALAL BHOJA SUTHAR,	RULE SERVED
1331	SA/270/2005	09/04/2018	HIMMATBHAI RAVJIBHAI GAJERA,	MR DIVYESH SEJPAL	GUJARAT ELECTRICITY BOARD,	MR DIPAK R DAVE
1332	SA/5/2006	30/07/2012	JASHVANTSING NATVERSING,NIRUBEN WD/O NATVARSING ISHVERBAVA	MR KM PATEL,MR JIGAR M PATEL	MADHUBEN D/O ISHVERBAVA JAGMALBAVA & WIFE OF,	RULE SERVED,MR CP CHAMPANERI
1333	SA/13/2006	05/10/2012	VARSHABEN PINAKINBHAI RUPARELIA,	MR ASHISH M DAGLI	STATE OF GUJARAT,SALES TAX OFFICER,PRAGNABEN PRAVINCHNDRA RURARELIA,JAYABEN JAYANTILAL RUPARELIA	,GOVERNMENT PLEADER
1334	SA/15/2006	15/02/2008	PATEL SOMABHAI SHIVDAS DECD. THROUGH HEIRS,PATEL SENDHABHAI SOMABHAI,PATEL KHODABHAI SHIVDAS DECD.,KANJIBHAI KHODABHAI PATEL,RAMANBHAI KHODABHAI PATEL,BABUBHAI KHODABHAI PATEL,AMRATBHAI KHODABHAI PATEL	(MR VC DESAI),(MR ASHOK S PATEL)	PATEL DAHYABHAI JOITARAM,PATEL KANTIBHAI JOITARAM DECD.THROUGH HEIRS,PATEL BALDEVBHAI KANTILAL,PATEL RAKESHBHAI KANTILAL,PATEL TARLIKABEN GANPATLAL,PATEL SONALBEN SHAILESHBHAI RANCHHODBHAI,PATEL BHOGILAL JIVANBHAI BHIKHABHAI,PATEL MAHIPATBHAI NATVARBHAI BHIKHABHAI,PATEL SOMABHAI MAGANBHAI	,MR VASANTS SHAH
1335	SA/20/2006	29/11/2010	SHAMJI RAMJI,SAYALJI RAMJI,MULJI RAMJI	MR MEHUL S SHAH,(MR SURESHM SHAH)	SATWARA AMBA KALA,MAVJI VASHRAM,CHHAGAN VASHRAM,JENTI VASHRAM,SHANTILAL VASHRAM,LEGAL HERIS OF DECEASED SHAMJI KALA,JETHI SHAMJIBHAI,RAMNIKLAL SHAMJIBHAI,RATANBAI JERAMBHAI,SAVITABEN BHAGWANJI,PREMILABEN GEMATBHAI,DAYABEN DILIPBHAI,AMARATBEN PRAKASHBHAI,CHAMPABEN PARSOTAM,LEGAL HEIRS OF DECEASED GOKAL KALA,VEJIBEN GOKAL,LAXMIBEN GOKAL,RAMIBEN GOKAL,AMRUTLAL GOKAL,NARSI GOKAL,HIRUBEN GOKAL,JENTILAL GOKAL,MANJULABEN GOKAL,TARABEN GOKAL,DAYALAL GOKAL,KANTILAL GOKAL,CHHAGANLAL GOKAL,MADHUBEN GOKAL,CHAKUBHAI GOKAL,LEGAL HEIRS OF DECEASED KARASAN KALA,RAMUBEN KARSAN,DAYALAL KARSAN,RADHABEN KARSAN,NANJI KARSAN,PRABHABEN KARSAN,JETHALAL KARSAN,HANSABEN KARSAN,RAVJIBHAI KARSAN,DAMYANTIBEN KARSAN,MANJI KALA	,NOTICE SERVED,MR HASIT H JOSHI
1336	SA/36/2006	05/03/2012	PRITIBEN RAJESHKUMAR BHAGAT,	MR MRUGEN K PUROHIT	RAJESHKUMAR TUKARAM BHAGAT THRO' MUNICIPAL CORP.,	MR.SUBHASH G BAROT
1337	SA/37/2006	28/07/2011	MEVALAL SHIVLAL RAJPUT,	MR HM PARIKH	MOHAMMAD ISHAQ IBRAHIMBHAI MOLVI,	MR MA KHARADI

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1338	SA/48/2006	23/07/2008	BHAVNA AMIT PATHAKJI,	THAKKAR AND PAHWA ADVOCATES	AMIT MANVANTCHANDRA PATHAKJI,	MR SHALIN N MEHTA
1339	SA/50/2006	23/04/2012	NANUBHAI MOHANLAL TRIVEDI,	MR MUKESH H RATHOD	RAJKOT MUNICIPAL CORPORATION,	MR AK CLERK
1340	SA/53/2006	21/06/2011	JIGNESH MANEKLAL PANDYA,	MS SHILPA R SHAH	KRUTI KISHOREBHAI,W/O JIGNESH MANEKLAL PANDYA,	MR ASPI M KAPADIA
1341	SA/55/2006	28/02/2018	SHARDA NIGHTY CENTRE,	MR AMIT V THAKKAR	SURAT MUNICIPAL CORP.,	,NOTICE SERVED,MR PRASHANT G DESAI
1342	SA/58/2006	29/08/2012	HITESH M JOSHI,R SANTHANAKRISHNAN	MR JV JAPEE	MEMBER SECRETARY,CHIEF ADMINISTRATIVE OFFICER	NOTICE SERVED,MR KH BAXI
1343	SA/64/2006	17/06/2010	KAMLESH C.PATEL,	MR NIRAV C THAKKAR	CHANDRAKALA D/O HARGOVIND B.PATEL,	MS TRUSHA H MEHTA
1344	SA/75/2006	22/01/2020	STATE OF GUJARAT,ASSISTANT COMMISSIONER AGRICULTURAL DEPT.	GOVERNMENT PLEADER	PATHUBHA DOSAJI DABHI,	MANAN K PANERI
1345	SA/88/2006	05/12/2010	BHARAT JAYANTILAL THAKKAR,	MR AR MAJMUDAR,MR NK MAJMUDAR	SHOBHNABEN BECHARBHAI THAKKER,	
1346	SA/96/2006	09/12/2012	PATEL KALABHAI RAMDAS DECD.,PATEL SANTOKBEN KALABHAI,PATEL KRISHNABEN D/O KALABHAI,PATEL KHODABHAI KALABHAI,PATEL SANJAYBHAI KALABHAI,PATEL SOMABHAI KALABHAI	MR ABHAYKUMAR P SHAH	BHUPATJI MAFAJI GOHIL,LAXMANJI JIVAJI GOHIL SINCE DECD. THRO' HEIRS,NATHUJI GOPALJI GOHIL,DASHRATHBHAI VARVABHAI BAROT. (JOINED,CA.11909/08,DT.27.11.0	,MR DR BHATT,MR RAVISH D BHATT
1347	SA/101/2006	04/10/2012	PUSHPABEN D/O MAGANBHAI CHAVDA,	NOTICE SERVED,MS SHALINI S MAIR	MULCHANDBHAI SHANKERBHAI RATHOD,	MR PINAKIN M RAVAL
1348	SA/104/2006	29/11/2010	MAVJI VASHRAM,CHHAGANBHAI VASHRAM,JENTIBHAI VASHRAM,SHANTILALBHAI VASHRAM,RAMUBEN KARSHANBHAI,DAYALAL KARSHANBHAI,RADHABEN KARSHANBHAI,NANJIBHAI KARSHANBHAI,PRABHABEN CHANDULAL,JETHALAL KARSHAN,HANSABEN MANSUKHBHAI,RAVJIBHAI KARSHANBHAI,DAMYANTIBEN KARSHANBHAI,MANJIBHAI KALA	MR HASIT H JOSHI	SATWARA AMBA KALA,HEIRS OF LATE SHAMJI KALA,JETHIBEN SHAMJIBHAI,RAMNIKLAL SHAMJIBHAI KANJARIA,RATANBAI JERAMBHAI,SAVITABEN BHAGWANJI,PREMIBEN GEMATBHAI,DAYABEN(JAYABEN) DILIPBHAI,AMARATBEN PRAKASHBHAI,CHAMPABEN PARSHOTTAM,HEIRS OF LATE GOKAL KALA,VEJIBEN GOKAL,SMT. LAXMIBEN GOKAL,SMT. RAMIBEN GOKAL,AMRUTLAL GOKAL,NARSI GOKAL,SMT. HIRUBEN GOKAL,JENTILAL GOKAL,SMT. MANJULABEN GOKAL,SMT. TARABEN GOKAL,DAYALAL GOKAL,KANTILAL GOKAL,CHHAGANLAL GOKAL,MADHUBEN GOKAL,CHAKUBHAI GOKAL,SHAMJI RAMJI,DAYALJI RAMJI,MULJI RAMJI	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1349	SA/107/2006	04/12/2012	HEIRS OF GULAMBHAI YAKUBBHAI,RUKSHANA LATIFBHAI SHAIKH,HANIFBHAI GULAMBHAI MOTORWALA,REHANA ABDUL MULLA,FAKIRBHAI GULAMBHAI MOTORWALA,SHEHNAZ GULAMBHAI MOTORWALA THRO' HANIFBHAI G. MOTORWALAL	MR DAKSHESH MEHTA	RIYAZ GULAM JARIWALA,RAHIM GULMBHAI JARIWALA,KADAR GULAMBHAI JARIWALA,NOOR MOHAMMAD FAKIR JARIWALA,GULAM FAKIR JARIWALA	UNSERVED EXPIRED (N),(MR SUNIL C PATEL)
1350	SA/116/2006	28/07/2011	LIC OF INDIA,	MR AK CLERK	SHRI AMIR ALI ABDULLABHAI PIRANI,	(MR PV HATHI)
1351	SA/117/2006	21/01/2008	MANGIBEN D/O NEVLABHAI DANIYABHAI,KAPILABEN D/O NEVLABHAI DANIYABHAI,,KAMLABEN D/O NEVLABHAI DANIYABHAI,SURTABEN D/O NEVLABHAI ANIYABHAI,KHANSINGHBHAI NEVLABHAI SINCE DECCED.THROUGH HEIRS	MR CHETAN K PANDYA	BHAVSINGBHAI MANCHHABHAI CHAUDHARY,,VELKIBEN D/O NEVLABHAI DANIYABHAI,,RUKHIBEN D/O NEVLABHAI DANIYABHAI	,DELETED,MR MP SHAH,MS. KRUTI M SHAH
1352	SA/118/2006	22/08/2012	EXECUTIVE ENGINEER,	(MR PV HATHI)	H.A.IMANI,STATE OF GUJARAT	NOTICE SERVED,MR SHAKEEL A QURESHI
1353	SA/121/2006	30/06/2014	BALWANTSINH UMEDSINH ZALA DECEASED THROUGH HEIRS,DIPAKSINH BALWANTSINH ZALA,DHARMMENDRASINH BALWANTSINH ZALA.,HARESHKUMAR BALWANTSINH ZALA.,KULDIPSINH BALWANTSINH ZALA.	MR PREMAL R JOSHI	JAYNDRASINH MANUBHA ZALA,BHARATSINH BHAGWATSINH RANA,MAHENDRASINH BHAGWATSINH RANA	RULE SERVED,MR KETAN A DAVE
1354	SA/122/2006	17/09/2012	ABDULRAHEMAN ISMAILJABUWALA,	MR MTM HAKIM	YUSUFBHAI MALANGBHAI LAKIWALA,ABDULRAHEMAN HAJIMALANGBHAI LAKIWALA,AYASHABIBI NURMAHOMAD GULAMALI,GULAMRASUL ISMAIL JABUWALA	NOTICE SERVED,MR RAMNANDAN SINGH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1355	SA/128/2006	13/06/2014	HEIRS OF DECD. BABULAL VITTHALDAS,SMT. SHANTABEN BABULAL,CHANDRAVADAN BABULAL,DAHYALAL BABULAL,HEIRS OF DECD. NANDLAL VITTHALDAS THAKER,SMT. MANJULABEN NANDLAL,MANHARLAL NANDLAL,DHARMENDRA NANDLAL,MAYUR NANDLAL,PRADIP NANDLAL,HASMUKHBEN KRUSHNALAL,RANJAN"RATNABEN" JYOTENDRA,HEIRS OF DECD. RAMNIKLAL VITTHALDAS,PRAMILABEN RAMNIKLAL PUJARI,SURENDRA RAMNIKLAL PUJARI,VIJAY RAMNIKLAL PUJARI,CHAITANYA RAMNIKLAL PUJARI,DIPAK RAMNIKLAL PUJARI,JIGNESH RAMNIKLAL PUJARI,BHAVNA RAMNIKLAL PUJARI,KRUPA RAMNIKLAL PUJARI	DELETED,MR GOVINDLAL THAKER,NANAVATI & NANAVATI,	CHANDRAKISHORE KANTILAL VAIDA IN PLACE OF,THE STATE OF GUJARAT THRO' CHIEF SECRETORY,ADMINISTRATOR	GOVERNMENT PLEADER,RULE SERVED,MR SHIRISH JOSHI
1356	SA/152/2006	02/08/2019	BHARATKUMAR PRABHUDAS PATEL,	MR KV SHELAT	JAIMINIBEN BHARATKUMAR PATEL D/O BABULAL MANEKLAL PATEL,	MR. ASHOK A PUROHIT,MR JATIN M PATEL
1357	SA/155/2006	28/07/2011	FIROZ RUSTOMJI BHARDA,	MR ZUBIN F BHARDA	KAILASH NARAYANCHANDRA MAHETA,	RULE UNSERVED
1358	SA/156/2006	19/06/2014	LATIFBHAI KARIMBHAI MOMIN,	MR JV JAPEE	CIRCLE OFFICER,ASSISTANT R.T.O.,COLLECTOR	GOVERNMENT PLEADER
1359	SA/157/2006	04/11/2019	KANKUSINGH HATHISINGH,UDEYSINH AMARSINH,RAMSINGH DHIRSINGH,BALUSINGH RATANSINGH (DECD.) THRO'HEIR DIVABEN,BATUSIGH RATANSIGH (DECD.) THRO'HEIR BHIKHIBHA,DALPATSINH HEMANTSINH,BABUSIGH VAJESANG,HARISANG VAJESANG,SHELSIGH VIRSINGH,NATVARSINGH KHATUSINGH THAKOR	(MR NN PRAJAPATI),MS CHETNABEN JOSHI	PATEL MANGALBHAI JOITARAM (DECD.),PATEL ISHVARBHAI CHHAGANBHAI,PATEL DHARMENDRAKUMAR VITHALBHAI,PATEL AMRUTBHAI JOITARAM,PATEL VIKRAMBHAI RAMABHAI,PATEL MANILAL JOITARAM,PATEL DHIRUBHAI BECHARBHAI,PATEL RAMANBHAI SHAMBHUBHAI,PATEL SHANKARBHAI ISHVARBHAI,PATEL VISHNUBHAI SOMABHAI,PATEL JIVANBHAI JESANGBHAI	,MR. D. P. KINARIWALA
1360	SA/158/2006	04/08/2010	PARVATIBEN RANCHHODBHAI PARMAR,	MS KJ BRAHMBHATT	BHARATBHAI VIRABHAI PARMAR,	MR DIPEN K DAVE
1361	SA/159/2006	03/03/2008	DISTRICT PANCHAYAT BANASKANTHA,DY.EXECUTIVE ENGINEER	MS NAYNABEN K GADHVI	JAIBHAVANI CO.OP.HSG.SOC.,JAIBHAVANI CO.OP.HSG.SOC.,GRAM PANCHAYAT NANDOTRA,TALUKA PANCHAYAT DHANERA	,MR PRAKASH K JANI

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1362	SA/177/2006	28/06/2011	THE MUNICIPAL CORPORATION,THE MUNICIPAL COMMISSIONER	MR PRANAV G DESAI	DILIPBHAI.T. MEHTA,TUSHARBHAI.R.SHAH,JIGNESHA KANSHARA,DR. MAHESHBHAI PATEL,KETANBHAI SHAH,IBRAHIMBHAI SAMSUDINSAHEB KACHAWALA,NIHALCHAND VISHRAMJI,SPACK TRADING CO.,,GUNVANTIBEN DEVCHAND SHAH,SURESHBHAI.K. SHETH SHREEJIDHAM PARIVAR,,ALTAF .R. DHELWALA,CHANDRAKANT.M. SHAH,CHANDRAKANT .S. SHAH,JOGESHKUMAR.R. SHAH,B.A. BAROT FOR J.B. BRAHMBHATT,BHARATBHAI SONI,RAJNIKANT.C. PANCHAL,RAMABEN KAMARCHAND ROHAJA,VASANTLAL .P. LODHIA,KISHOREKUMAR .V. LODHIA,PADMA .K. PATEL,JAYAGAURI .V. LODHIA,KISHORBHAI.V. LODHIA,AMBALAL CHHOTALAL RATHWA,PARSHURAM RAVISHANKAR PANDYA,NIRUBEN DEVENDRA PRASAD VYAS,JASHODABEN BALKRUSHNA PANDYA,MUKESHBHAI MAGANBHAI PATEL,SURESHBHAI JASHBHAI PATEL,KRUSHNAKANT MOTIBHAI PATEL,AMBALAL AMTHABHAI PATEL,JETHABHAI RAMJIBHAI PARMAR,LALLU MURLIDHAR,NIRMALABEN.C.PATEL,PIYUSH.A. PATEL,YOGINI RAVJIBHAI PATEL,VIDYAVILAS.D.GALAVA,VIDHYABEN JIVANLAL GANDHI,DR. DEVESH PATEL,PRAMOD KESHAVLAL TRIVEDI,KIRITBHAI.M.UPADHYAY,VRUNDAVAN.S.SHAH,ANILABEN.R .PANDYA,RADHABEN BAPULAL PANCHAL,MAHENDRA SANA PATEL,URMILABEN.S.PUROHIT,DULARAO RAPARAO GAIKWAD,VITHALDAS RAMANLAL MODI,RAYCHAND.J.SADHWANI,RAYCHAND.A.SADHWANI,JAGDISHC HANDRA CHIMANALAL BHATT,INDIRABEN.J.PANDYA,JAGDISH.J.JOSHI,KISHOR JAYSHANKAR PANDYA,MANHARLAL AMRUTLAL SHAH,RASHMIKABEN MULJIBHAI PATEL,LILAVATI MEHTA,SHYAM KUMAR.P.SONI,MADHUSUDAN MAGANLAL SHAH,SHANTILAL RACHHOD AMODIA,HASUMATI HARIHARAN PANDYA,MOHANLAL CHHANALAL TRIVEDI,MAHESH AMBALAL PRAJAPATI,SOMABHAI.B.PATEL,JAYANTILAL AMBALAL PRAJAPATI,UMESHCHANDRA.R.GUPTA,DAHYABHAI GANPATBHAI,V.P.SIKKA,M.K.GIDE,R.S.GIDE,BABUBHAI CHANDULAL PARIKH,MANIBHAI OARSHOTTAMBHAI PATEL,DHANLAKSHMI.R.PATEL,M.D.PRADHAN,SAROJABEN VIJYABHAI PATEL,SURESH BAPULAL KAHAR,WAVLIBEN PANDYA,SAVITRIBEN.C.PANDYA,INDIRABEN.J.PANDYA,BACHUBHAI. H.VAIDYA,HARIPRASAD.S.JOSHI,MOHAN.J.SHAH,PADMABEN.K.PAN DYA,SITADEVI.H.GULBANI,SUDHABEN.R.PATEL,CHANDRAVADAN.P. SHAH,SHILABEN.B.SHAH,VASANT.M.VADEKAR,MAHESH.S.BHATT,K ANCHANBEN.R.PATEL,HASMUKH.M.SONI,NATVARBHAI .V.BHATT,BI PIN.B.JADHAV,RAMCHANDRA.S.PAVAR,HARILAL..G.MODI,DIPTIBEN. J.SHAH,JAGDISH.S.SHAH,KAMLABEN.M.VASANI,JAGMOHAN.J.GAND HI,MADHUKANTABEN.S.GANDHI,DIGAMBAR.V.SONI,JETHABHAI MAKWANA,DURGASHANKAR BALSHANKAR PANCHOLI,DURGASHANKAR BALSHANKAR PANCHOLI,M.A.MANE,MOHMAD HUSSAN SAKHAVATA,SUSHMA PRABHAKAR ORPE,JAYESH MANOJKUMAR SONI,KETAN RAJNIKANT SHUKLA,VIJAY.S.BHATT C/O BHATT ELECTRICAL,BALMUKUND .K.SHAH C/O DWARKESH ENTERPRISE,RAJENDRA.S.MODI C/O RAJESH PAN HOUSE,JAYANTILAL.M. PRAJAPATI C/O PRAJAPATI CYCLE MART,DEVENDRABHAI .K. PANWALA C/O.CADILEK LINING CENTRE,RAMESHCHANDRA WADIAY,BIPINCHANDRA .C.SHAH C/O BIPIN & CO.,SOBHA VIPINCHANDRA SHAH C/O. C.B. CONSTRUCTION,KAUSHIKBHAI C/O SUMANLAL.C.DESAI,KEYUR.D. SHAH C/O DHIRAJLAL SHAH,VASUBEN SHAH,PARSHOTTAM.A.WAGHELA C/O RAJNI BUILDERS PVT. LTD,PARSHOTTAM.A. WAGHELA C/O RAJNI BUILDERS PVT. LTD.,MANOJ KIKUBHAI SHAH C/O KIKUBHAI PANCHAL,MINAKSHI.V. PAVLE,SHASHIKANT.S.VELANI,YOGESHBHAI.S.VELANI C/O.ELECTRONICS.,MADHUKANTA.S.BHAROT,SHRICHANDBHAI.K., KAMLESHCHANDRA.K.PANDYA,HEMIBEN.N.ADVANI,SHARDABEN.K.	,MR PR THAKKAR,MR P P MAJMUDAR

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1363	SA/179/2006	08/08/2012	CHAMAR RAMJIBHAI MAGANBHAI,	NOTICE SERVED	CHAMAR VIRABHAI LALABHAI SINCEDIED THRO' HIS HEIRS,CHAMAR KANTIBHAI VIRABHAI,CHAMAR DAHYABHAI VIRABHAI,CHAMAR DHANIBEN VIRABHAI	,MR PRATIK B BAROT
1364	SA/183/2006	29/07/2011	MOMIN JAMALBHAI NASIRBHAI MUSHE,MOMIN AHMEDBHAI JAMALBHAI MUSHE	(MR MAHENDRA K PATEL)	MUMAN HANIFBHAI NASIRBHAI DHUKA,MUMAN USMANBHAI NASIRBHAI DHUKA	NOTICE SERVED,MR VIRAL J DAVE
1365	SA/190/2006	27/11/2008	BHURABHAI KODARBHAI PARMAR.,	(MR CN TRIVEDI)	NEVABHAI SEVABHAI SOLANKI.,MANSINHBHAI SOMABHAI SOLANKI.,RAMSINHBHAI SOMABHAI SOLANKI.,BHARATSINGHBHAI SOMABHAI - SOLANKI.,LALITBHAI KANUBHAI SOLANKI.,RAMESHBHAI JOKHABHAI PARMAR.,HIRABHAI GOHARBHAI PARMAR.,VIRABHAI GODHARBHAI PARMAR.,REMBHAI MALABHAI PARMAR.	
1366	SA/3/2007	11/10/2009	PROJECT ADMINISTRATOR,DAHOD,	GOVERNMENT PLEADER	JITHARABHAI PARTHIBHAI BAMANYA,	MR BM MANGUKIYA
1367	SA/7/2007	26/04/2012	COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER	ARYA SAMAJ RAJKOT,	MR VICKY B MEHTA
1368	SA/9/2007	31/07/2013	RAMESH MACHINERY STORES,	MR SP MAJMUDAR	BRANCH MANAGER,SORAMBHAI KALUBHAI BARIYA	RULE SERVED,SERVED BY AFFIX. (R)
1369	SA/15/2007	26/06/2013	JAMILABEN ISMAILBHAI,HALIMABEN D/O ISMAILBHAI.N. & W/O MOHAMMADBHAI KASAMBHAI	MRS SUMAN KHARE,HCLS COMMITTEE,MR AKSHAT KHARE	LEGAL HEIRS OF LALLUBHAI .B. PATEL,SHANKARBHAI LALLUBHAI PATEL,LEGAL HEIRS OF BHANABHAI .F. PATEL,SUMANBHAI BHANABHAI PATEL,VIJAYBHAI BHANABHAI PATEL,MOHANBHAI FAKIRBHAI PATEL,LEGAL HEIRS OF PARSHOTTAMBHAI DHIRUBHAI PATEL,LAXMIBEN PARSHOTTAMBHAI PATEL,VASANTBHAI PARSHOTTAMBHAI PATEL,DHAYABHAI PARSHOTTAMBHAI PATEL,KUKIBEN PARSHOTTAMBHAI PATEL	,NOTICE SERVED,MR DHAVAL D VYAS
1370	SA/25/2007	21/03/2013	HUSENBHAI ABDULBHAI MANSURI,	MR BG PATEL	ASHRAFBHAI IBRAHIMBHAI MAMJI,	MR MA KHARADI
1371	SA/31/2007	25/07/2008	ALKA @ ALAKNANDA VIPULKUMAR MEHTA,	MR DAKSHESH MEHTA	VIPULKUMAR GAJUBHAI MEHTA P.O.A.NILESH.G.MEHTA.,	MR BHARAT JANI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1372	SA/32/2007	08/04/2014	MOHANBHAI TRIKAMBHAI PATEL,HEIRS & LEGAL REPRESENTATIVES OF DECD. JETHABHAI PASHABHAI,SHRI GANGARAM JETHABHAI PATEL,SHRI BHAGWANBHAI JETHABHAI PATEL,SHRI BHARATKUMAR JETHABHAI PATEL,SMT.MANEKBEN JETHABHAI PATEL DECEASED.,SMT. JAKUBEN HIRBHAI PATEL,SMT. HIRABEN PASHABHAI PATEL,SMT. JAMUBEN KANTILAL PATEL,SHRI VIRCHANDBHAI TRIKAMBHAI PATEL,SHRI RUGHNATHBHAI JOITABHAI PATEL THRO' HIS HEIRS,SHRI NANALAL RUGHNATHBHAI PATEL,SHRI UMEDBHAI RUGHNATHBHAI PATEL DECEASED THR.HEIRS.,SHRI BHAICHANDBHAI RUGHNATHBHAI PATEL,SHRI CHUNILAL RUGHNATHBHAI PATEL,SHRI MOHANLAL RUGHNATHBHAI PATEL DECD.THR'HEIRS,SMT.JOITIBEN W/O RUGHNATHBHAI DECEASED.,SMT. RAJIBEN NATHALAL PATEL,SHRI VALIBEN DEVCHANDBHAI PATEL,PATEL NITINKUMAR UMEDBHAI,PATEL PURIBEN MOHANBHAI (WIDOW,PATEL MENIBEN WD/O.UMEDBHAI RUGHNATHBHAI PATEL,PATEL JAYESHKUMAR MOHANBHAI,PATEL BHAVNABEN W/O.KIRITBHAI.,PATEL JAYSHREEBEN MOHANBHAI,PATEL DEEPIKABEN SHAILESHBHAI,PATEL RAJESHKUMAR MOHANBHAI,PATEL PRAVINKUMAR MOHANBHAI,PATEL NAINABEN REMESHBHAI,PATEL ANITABEN UMEDBHAI,PATEL KAMINIBEN UMEDBHAI.,SHRI HIRABHAI SAKABHAI PATEL,SHRI PARSHOTTAMBHAI BHAGVANBHAI PATEL THRO' HEIRS,SHRI SANKABHAI PARSHOTTAMBHAI,SHRI MAGANBHAI PARSHOTTAMBHAI PATEL,SHRI SHANKARBHAI PARSHOTTAMBHAI,SMT RATANBEN MAGANBHAI PATEL,SMT. RAJIBEN MOHANBHAI PATEL,SHRI DINESHBHAI MAGANBHAI PATEL,SHRI RAJUBHAI MAGANBHAI PATEL,HASUMATIBEN D/O MAGANBHAI PARSHOTTAMBHAI PATEL,JASHODABEN D/O MAGANBHAI PARSHOTTAMBHAI PATEL,RAMILABEN D/O MAGANBHAI PARSHOTTAMBHAI PATEL,NAYNABEN D/O MAGANBHAI PARSHOTTAMBHAI PATEL,KANKUBEN (ZAKUBEN) MAGANBHAI W/O MAGANBHAI PARSHOTTAMBHAI	DELETED,MR MEHUL SHARAD SHAH,	SHRI NAGARBHAI LALBHAI PATEL SINCE DECD.THRO HIS HEIRS,SHRI BHAGWANBHAI NAGARBHAI PATEL,SHRI DEVCHANDBHAI NAGARBHAI PATEL,SHRI SHANTIBHAI NAGARBHAI PATEL (DECD.THRO HEIRS),SHRI CHUNILAL NAGARBHAI PATEL,SHRI BHARATKUMAR NAGARBHAI PATEL,SMT.RATANBEN NAGARBHAI PATEL (DAUGHTER) SINCE DECD.THRO HER HEIRS,SMT.SHANTABEN NAGARBHAI PATEL,SHRI MAYURKUMAR SHANTIBHAI PATEL,SHRI RAJIBEN SHANTIBHAI PATEL WIDOW,HASHMUKHBHAI MOHANBHAI PATEL,PATEL YOGESHKIMAR MOHANBHAI,PATEL KAUSHIKKUMAR MOHANBHAI,PATEL CHANDRIKABEN MOHANBHAI,SHRI NARANBHAI JETHABHAI PATELSINCE DECD THRO HIS HEIRS,SMT. RATANBEN W/O NARANBHAI JETHABHAI SIDHVA,SHRI NITINKUMAR NARANBHAI PATEL,KUM. RAMILABEN NARANBHAI PATEL,KUM. BHAVNABEN NARANBHAI PATEL,KUM GITABEN NARANBHAI PATEL,SHRI KHODIDAS VIRCHANDBHAI PATEL,SHRI MANORBHAI MANUBHAI BHAICHANDBHAI PATEL-DECEASED-,PATEL LALLUBHAI MANORBHAI,,PATEL KUBERBHAI MANORBHAI,PATEL BHAGWANBHAI MANORBHAI,PATEL MENIBEN MANORBHAI (DAUGHTER),PATEL SHANTABEN MANORBHAI (DAUGHTER),SHRI VALALBHAI HEMABHAI SINCE DECD. THRO' HIS HEIRS,SHRI PARSHOTTAMBHAI VALABHAI PATEL,SHRI HIRABHAI VALABHAI PATEL,SHRI RAYCHANDBHAI VALABHAI PATEL,SMT. JAKUBEN HARIBHAI PATEL,SMT.RAJIBEN GOVINDBHAI PATEL C/O GOVINDBHAI MADHABHAI PATEL,SMT.SHANTABEN GANGARAM PATEL C/O GANGARAM NAGARDAS PATEL,JAYANTIBHAI PARSOTTAMBHAI PATEL,BHARATBHAI PARSOTTAMBHAI PATEL,POORIBEN W/O PARSOTTAMBHAI VALABHAI PATEL,SHRI SANKABHAI PARSHOTTAMBHAI PATEL THRO' HIS HEIRS,PATEL RAYCHANDBHAI SANKABHAI,PATEL SAVABHAI SANKABHAI,PATEL SAMUBEN WD/O SHANKARBHAIPARSHOTTAMBHAI,PATEL AMBABEN D/O PATEL SANKABHAI PARSHOTTAMBHAI,PATEL SANJUBEN D/O PATEL SHANKABEN PARSHOTTAMBHAI,SHRI SHANTILAL PARSHOTTAMBHAI PATEL-DECED.THROUGH LEGAL HEIR,PATEL JAYMINBHAI SHANTILAL,,PATEL SANDIPBHAI SHANTILAL,PATEL SAMUBEN, WIDOW OF SHANTILAL PARSHOTTAMBHAI,PATEL RAJIBEN, WIDOW OF SHANTILAL PARSHOTTAMBHAI,PATEL SHARMISTHABEN SHANTILAL (DAUGHTER),PATEL BHAVNABEN SHANTILAL (DAUGHTER),SHRI MORARBHAI RANCHHODBHAI PATEL THRO' HIS HEIRS,SHRI SAVABHAI MORARBHAI PATEL,SHRI KANUBHAI MORARBHAI PATEL,SMT. SAMUBEN W/O MORARBHAI RANCHHODBHAI,SMT. RAJIBEN KALIDAS PATEL C/O SHRI KALIDAS .M. PATEL,SMT. LAXMIBEN KANTILAL PATEL C/O SHRI KANTILAL.B. PATEL	,NOTICE SERVED BY DS,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR DHARMESH V SHAH,MR TEJAS P SATTA,MR JAYESH V PATEL
1373	SA/36/2007	02/11/2011	RAMESHKUMAR HANJARIMAL,	MR DHAVAL M BAROT	SHAH DALICHAND SANGHVI SINCE DECD. THRO' HIS HEIRS,RAMANLAL DALICHAND SANGHVI,TARACHAND DALICHAND SANGHVI,BABULAL DALICHAND SANGHVI,ARVINDBHAI DALICHAND SANGHVI,RAJESHKUMAR DALICHAND SANGHVI,SUMERKUMAR DALICHAND SANGHVI,PYARIBEN BHAVARLAL SHAH D/O DALICHAND .N. SHAH,SUVABEN TARACHAND DOSHI D/O DALICHAND.N.SHAH	,NOTICE UNSERVED,UNSERVED EXPIRED (N),THAKKAR AND PAHWA ADVOCATES

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1374	SA/39/2007	07/11/2008	DAHYABHAI ZAVERBHAI PATEL THRO' SANJAYKUMAR.D.PATEL,	MR HARIN P RAVAL	HARJIBHAI ZAVERBHAI PATEL,	(MS S S PATHAN)
1375	SA/43/2007	05/07/2009	K.K.MORI BALMANDIR PRIMARY SCHOOL THRO' TRUSTEE K.H.BARAD,KARADIA BOARDING THRO'TRUSTEES,KARADIA KESARBHAI HANABHAI BARAD,KARADIA MULUBHAI VALABHAI (EXPIRED),KARADIA JESHINGBHAI DANABHAI BARAD,KARADIA VALABHAI HAMIRBHAI PARMAR,KARADIA BHIKHABHAI GOVINDBHAI BARAD,KARADIA RAMBHAI SAKHABHAI ZANKAT,KARADIA HAMIRBHAI ARSHIBHAI MORI,KARADIA GOVINDBHAI VIRBHAI BARAD,KARADIA KANABHAI KARSHANBHAI,KARADIA VIJAYSINH KHIMABHAI,DHIRSINH KARSHAN MORI,MERAMAN LAXMAN ZANKAT	MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)	KIRTIKUMAR GIRDHARLAL VYAS,KARADIA PRATAPBHAI PITHABHAI DODIYA,VERAVAL PATAN JOINT NAGARPALIKA,DIST.INSPECTOR OF LAND RECORDS	NOTICE SERVED,NOTICE SERVED BY DS,MR BHARAT T RAO
1376	SA/44/2007	12/11/2009	K.K.MORI BALMANDIR PRIMARY SCHOOL,SHRI KARADIA BOARDING THRO' THRO' THEIR TRUSTEES,KARADIA KESARBHAI HANABHAI BARAD,KARADIA MULUBHAI VALABHAI (EXPIRED),KARADIA JESHINGBHAI DANABHAI BARAD,KARADIA VALABHAI HAMIRBHAI PARMAR,KARADIA BHIKHABHAI GOVINDBHAI BARAD,KARADIA RAMBHAI SAKHABHAI ZANKAT,KARADIA HAMIRBHAI ARSHIBHAI MORI,KARADIA GOVINDBHAI VIRBHAI BARAD,KARADIA KANABHAI KARSHANBHAI,KARADIA VIJAYSINH KHIMABHAI,DHIRSINH KARSHAN MORI,MERAMAN LAXMAN ZANKAT	MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)	KIRTIKUMAR GIRDHARLAL VYAS,KARADIA PRATAPBHAI PITHABHAI DODIYA	MR BHARAT T RAO
1377	SA/52/2007	15/02/2013	VASANTLAL MOTICHAND SHAH DECEASED THROUGH HIS HEIRS,PUSHPABEN WIDOW OF VASANTLAL MOTICHAND SHAH	MR NM KAPADIA	JASHWANTIBEN SHASHIKANT SHAH,	MR DHAVAL D VYAS
1378	SA/53/2007	21/08/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRADIPBHAI MULJIBHAI BHATT,DISTRICT PANCHAYAT	MS KHYATI P HATHI,(MR DEVARSHI D VAIDYA)
1379	SA/56/2007	01/08/2008	DIVYALATABEN NARESHCHANDRA SHAH,	MR RAVINDRA SHAH	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,STATE OF GUJARAT,TOWN PLANNING OFFICER,SUBHADRAPURA THAKORE CO.OP. HOUSING SOC.LTD.	GOVERNMENT PLEADER,NOTICE SERVED,MR RR MARSHALL
1380	SA/58/2007	05/08/2013	THE STATE OF GUJARAT THRO' THE SECRETARY,THE DISTRICT SUPDT. OF POLICE	GOVERNMENT PLEADER	BHAVESHBHAI LAKHMANBHAI CHAVDA,	MR ANSHIN H DESAI
1381	SA/60/2007	18/06/2012	MAGANBHAI SOMABHAI PATEL,	UNSERVED EXPIRED (N)	RAMANBHAI SOMABHAI PATEL,JAYANTIBHAI SOMABHAI PATEL,JAGUBHAI SOMABHAI PATEL,PARBHUBHAI SOAMBHAI PATEL,DHIRUBHAI SOMABHAI PATEL,SOMIBEN WD/O SOMABHAI CHHIBA- BHAI PATEL	DELETED,RULE NOT RECD BACK,MR DAKSHESH MEHTA
1382	SA/63/2007	15/07/2008	STATE OF GUJARAT,	GOVERNMENT PLEADER	DIPAKKUMAR JAYSUKHLAL BHATT,DISTRICT PANCHAYAT	MS KHYATI P HATHI,(MR PV HATHI),MR ANSHIN H DESAI
1383	SA/65/2007	21/07/2008	TAPODHAN BRAHMSAMAJ,	MR PR NANAVATI	STATE OF GUJARAT,DSITRICT DEVELOPMENT OFFICER,SARPANCH GRAM PANCHAYAT KASALPURA	NOTICE SERVED,MR. YOGENDRA THAKORE
1384	SA/66/2007	04/07/2010	BABUBHAI MANGALBHAI PATEL,	MR DC DAVE	THAKORE PRATAPSINH SHIVSINH CHAUHAN,PADMAKUVARBA W/O VIJAYSINH CHHATRASINHJI	MR AS ASTHAVADI

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1385	SA/67/2007	14/07/2008	PATEL MOHAN BHURA,	(MR UTKARSH B JANI)	JIVRAJ BHURABHAI PATEL,DECD. THRO'HIS HEIRS,VITHALBHAI JIVRAJBHAI, DECD. THROUGH HIS HEIRS,DESIBHAI JIVRAJBHAI,BHIKHABHAI JIVRAJBHAI,BHANABHAI JIVRAJBHAI,PUNABHAI JIVRAJBHAI,LABHUBEN JIVRAJBHAI,SHANTABEN JIVRAJBHAI,JAMNABEN VITHHALBHAI [WIDOW],DHIRUBHAI VITTHALBHAI [SON],MANSUKHBHAI VITTHALBHAI [SON],KOMIBEN VITTHALBHAI [DAUGHTER],LILIBEN VITTHALBHAI [DAUGHTER],PATEL RATNABHAI BHURABHAI,KALABHAI BHURABHAI PATEL,DECD.THRO'HIS HEIRS,DEVRAJBHAI KALABHAI,KARSHANBHAI KALABHAI,CHHAGANBHAI KALABHAI,DHIRUBHAI KALABHAI	MR MITUL K SHELAT,MR RUTURAJ NANAVATI
1386	SA/69/2007	14/03/2013	THE STATE OF GUJARAT,THE ASSISTANT DIRECTOR	GOVERNMENT PLEADER	SHRI VINODRAI PRABHASHANER VYAS,	MR ASIT B JOSHI
1387	SA/75/2007	18/12/2008	CHAMPAKLAL PRATAPJI PUWAR,	MS SM AHUJA	LILAVATIBEN WD/O VADILAL MOTILAL KADIA,VADILAL MOTILAL KADIA SINCE DECD. THRO' HEIRS & LRS,ASHOKKUMAR VADILAL KADIA,DINESHKUMAR VADILAL KADIA,UMESHKUMAR VADILAL KADIA,NARSIBHAI AMBARAM KHARADI SINCE DECD. THRO' HEIRS,SOMIBEN WD/O NARSIBHAI AMBARAMKHARADI,KANUBHAI NARSIBHAI KHARADI,DILIPBHAI NARSINBHAI KHARADI	,NOTICE SERVED,MR SAURABH M PATEL
1388	SA/78/2007	19/04/2012	PATEL KESHAVBHAI NANJIBHAI,MANOJBHAI VRAJBHAI CHOKSI,JAISUKHBHAI VRAJLAL CHOKSI	MR ANSHIN H DESAI	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,STATE OF GUJARAT THRO' THE SECRETARY,OFFICER ON SPECIAL DUTY (LAND ACQUISITION)	RULE SERVED,RULE UNSERVED,(MR MB GANDHI),MR CHINMAY M GANDHI
1389	SA/82/2007	21/04/2008	CHHAGANBHAI NATHUBHAI HAJARI,	MR PUSHPADATTA VYAS	SAYAN KHAND UDYOG CHARITABLE TRUST,	NOTICE SERVED
1390	SA/83/2007	05/03/2012	MULSHANKAR JIVANLAL PATHAK SINCE DECD. THRO. L/R & HEIRS,SUDHABEN RAJENDRABHAI TRIVEDI,JAYANTBHAI MULSHANKARBHAI PATHAK,KIRIT MULSHANKARBHAI PATHAK,VINAY MULSHANKARBHAI PATHAK,DEEPAK MULSHANKARBHAI PATHAK,LEGALHEIRS OFRAMNIKLAL D.MEHTADEL.CT.ORD.CA 211/07DTD27-2-07,NIRMALABEN RAMNIKLAL MEHTA,BALCHANDRABHAI RAMNIKLAL MEHTA,BHAVNABEN RAMNIKLAL MEHTA,HEIRS OF LATE B.I.MEHTA DELETED,CT.ORD.CA 211/07 DTD.27-2-07,ALIAMMA BABUBHAI DESAI,JAHEDBHAI BABUBHAI DESAI,HAFIJABEN BABUBHAI DESAI,NAZIR BABUBHAI DESAI,NOORRJAHAN BABUBHAI DESAI,DR.MOHOOB DESAI	DELETED,MR AR THACKER	STATE OF GUJARAT,STATE OF GUJARAT,DISTRICT TREASURY OFFICER,DIRECTOR OKF ACCOUNTS & TREASURY	GOVERNMENT PLEADER
1391	SA/84/2007	13/04/2012	GUJARAT STATE CIVIL SUPPLY BOARD,	MR KM PATEL	IQBAL MAHMADBHAI MANSURI,	MR PRAKASH K JANI
1392	SA/86/2007	07/10/2008	MOHANBHAI MAGANBHAI PATEL,CHATURIBEN MAGANBHAI PATEL,SOMABHAI MAGANBHAI PATEL,BHIMSINH MAGANBHAI PATEL,SHANKARBHAI MAGANBHAI PATEL,BUDHABHAI MAGANBHAI PATEL,CHHAGANBHAI MAGANBHAI PATEL,KANTIBHAI MAGANBHAI PATEL,SHARDABEN MAGANBHAI PATEL,RAISING MAGANBHAI PATEL	MR MM TIRMIZI	GALIBEN WD/O PUNA BHURA,RAMANBHAI KALABHAI PATEL,SHANTABEN KALABHAI PATEL	MR VIJAL P DESAI
1393	SA/88/2007	12/03/2008	BHAMBHI AMARABHAI LEBABHAI,	(MR NN PRAJAPATI),MS CHETNABEN JOSHI	CHENVA MANABHAI KALABHAI,CHENAVA AMTHABHAI KALABHAI,TALATI CUM MANTRI,STATE OF GUJARAT	
1394	SA/91/2007	25/09/2013	PATEL ASSOCIATES,	MR MEHUL SHARAD SHAH	BHAGWATIBEN DAHYABHAI PATEL,DAHYABHAI HIRABHAI PATEL	MR BHARAT K DAVE

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1395	SA/92/2007	23/07/2009	MAGAN LADHABHAI PATEL,	MR AR THACKER	STATE OF GUJARAT THRO' SECRETARY,SUPERINTENDING ENGINEER,DEPUTY EXECUTIVE ENGINEER,TAPU JIVRAJ SATASIA-DECEASED THROUGH LEGAL HEIRS...,HARSUKHBHAI TAPUBHAI SATASIA,CHUNILAL TAPUBHAI SATASIA,RAMESHBHAI TAPUBHAI SATASIA,SHARDABEN SHAMBHUBHAI KUMBHANI,DEVSHI JIVRAJ SATASIA,LALJI JIVRAJ SATASIA,DECD.THR.CA.NO.11583/08.DTD.21.1.09.,SAKARBEN LALJI WD/O.LALJI JIVRAJ.,CHANDUBHAI LALJI.,LILIBEN LALJI.D/O.LALJI JIVRAJ,BAVANJI LALJI.(SON),GIRDHAR LALJI(SON)	GOVERNMENT PLEADER,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1396	SA/93/2007	23/04/2012	PARUL RICE & PULSE MILLS THRO' ITS PARTNER,	MR NIRAV C THAKKAR	DEPUTY ENGINEER MADHYA GUJARAT VIJ. CO. LTD.,MADHYA GUJARAT VIJ CO. LTD.	RULE SERVED,MR PREMAL R JOSHI
1397	SA/95/2007	19/12/2008	KANTILAL ODHAVDAS BAVA,BHIKHABHAI ODHAVDAS BAVA,BABIBEN CHANDULAL	MR BHARAT JANI	PARIKH JASHWANTLAL SUNDERLAL [CT'S. ORSER DTD.13-08-07.].,PARIKH DINESHBHAI KANAIYALAL,DR.ROHITBHAI JAYANTILAL SHAH,SARASWATIBEN WD/O ODHAVDAS KANIRAM CT'S.ORDER DTD.14.07.0,JAGDISH ODHAVDAS BAVA,ICCHABEN BALAKDAS	NOTICE SERVED,DELETED,MR MEHUL SHARAD SHAH
1398	SA/96/2007	17/06/2013	AYUBBHAI BHIKHUBHAI KHALIFA,	HL PATEL ADVOCATES	SHAH FULCHAND GANPATLAL,SONGADH BOROUGH MUNICIPALITY	MR CHETAN K PANDYA,MR MP SHAH,MS. KRUTI M SHAH
1399	SA/97/2007	17/06/2013	CHIMANBHAI DURLABBHAI,	HL PATEL ADVOCATES	SHAH FULCHAND GANPATLAL,SONGADH BOROUGH MUNICIPALITY	MR CHETAN K PANDYA,MR MP SHAH,MS. KRUTI M SHAH
1400	SA/98/2007	28/06/2013	THAKORBHAI G.TAILOR,	HL PATEL ADVOCATES	SHAH FULCHAND GANPATLAL,SONGADH BOROUGH MUNICIPALITY	MR CHETAN K PANDYA,MR MP SHAH,MS. KRUTI M SHAH
1401	SA/100/2007	05/01/2012	MIYA MOHMED DOSTMOHMED KARKOON,MOHMED IQBAL USMANBHAI KARKOON,NADERABIBI BASHIR AHMED KARKOON,FARIDABIBI GULAM AHMED BHUTIYAWALA,BILKHISBANU IFTEKAR HUSSAIN,HAJRABIBI GULAM AHMED CHAMDAWALA,THERBIBI ALIMOHMED LAKDAWALA,MOHMED UMAR USMANBHAI KARKOON	MR ASHISH M DAGLI	ABDUL RAZAK ALIMOHMED HAFFASJIWALA,(SINCE DECD.),ZUBEDABIBI ABDUL RAZAK WD/O ABDUL RAZAK,MOHMAD FARUK ABDUL RAZAK HAFF AISIWALA,SHAHIDBIBI ABDUL RAZAK HAFF ASJIWALA,USMANGANI ABDUL RAZAK HAFFA- SJIWALA	MR KV SHELAT
1402	SA/108/2007	21/11/2008	NILABEN YOGESHBHAI PATEL,	(MR ASHISH D OZA)	YOGESHBHAI RAMNIKBHAI PATEL,	MR KETAN A DAVE
1403	SA/124/2007	26/04/2012	STATE OF GUJARAT,DIRECTOR, DIRECTOR OF MEDICAL COLLEGE & RESEARCH INSTITUTE,ASSISTANT MADHYAMIC & MEDICAL OFFICER	GOVERNMENT PLEADER	KISHOREKUMAR GOVINDBHAI GHAVRI,	MR.DIVYESH G NIMAVAT
1404	SA/126/2007	07/02/2008	DY.SARPANCH RABARI MANDA HIRA SINCE DECD.,	MR BY MANKAD	STATE OF GUJARAT,CONSERVATOR OF FOREST	GOVERNMENT PLEADER
1405	SA/128/2007	25/04/2012	NADIAD PEOPLES COOPERATIVE BANK LTD.,	MR HM PARIKH	SHAKILABEN NAVROZKHAN PATHAN THRO' POA NAVROZKHAN PATHAN,	MR NIRAV C THAKKAR
1406	SA/129/2007	25/04/2012	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	PATEL TULSIBHAI LALLUBHAI,	MR SK PATEL
1407	SA/135/2007	19/04/2012	PASCHIM GUJARAT VIJ CO. LTD THRO' EXECUTIVE ENGINEER,	(MR SN SINHA)	D.J.KAPADI,H.K.TANK,D.K.PUROHIT,D.L.MORI,A.K. AGHARE	MR ANSHIN H DESAI
1408	SA/143/2007	07/11/2008	THE LEGAL HEIRS OF DECD. PATEL MULJIBHAI MAYURBHAI,DAHIBEN MULJIBHAI PATEL (WIDOW),NOW EXPIRED,JAGUBHAI MULJIBHAI PATEL,VAGAJIBHAI MULJIBHAI PATEL,RAVJIBHAI MULJIBHAI PATEL,URMILABEN GORDHANBHAI PATEL,MRUDULABEN BAPUBHAI PATEL,MANJULABEN RANCHHODBHAI PATEL	MR NK MAJMUDAR	LEGAL HEIR OF DECD. GANPATSINHANUPSINH,	NOTICE SERVED

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1409	SA/144/2007	18/04/2012	SHANTABEN D/O DAHYABHAI PARAGJI SINCE DECD. THRO'HEIRS,SURESHBHAI MOTIBHAI MITRA DECEASED THROUGH HIS HEIRS,MAHESHBHAI MOTIBHAI MITRA,SUDHIRBHAI MOTIBHAI MITRA,DEEPAKBHAI MOTIBHAI MITRA,SAROJBEN MOTIBHAI W/O GIRISHBHAI DESAI,PANNABEN MOTIBHAI W/O UMESHBHAI MEHTA,BHADRIKA.S.MITRA,WD/OSURESHBHAI MOTIBHAI MITRA,CHANTANI T.NANDWANA,D/O SURESHBHAI MOTIBHAI MITRA,C/O L.K.,DHRUTI S. DESAI,D/O SURESHBHAIMOTIBHAI MITRA,CHAITALI VIJAY SHAH,D/O SURESHBHAI MOTIBHAI MITRA,C/O GAMAN,HELI S.DESAI,D/O SURESHBHAI.M.MITRA,C/O SIDDHARTH R.DESAI,	MR AJAY R MEHTA	HEIRS OF DHIRAJLAL HARIBHAI NAIK,DHARMISHTABEN.D.NAIK,PRAKASH DHIRUBHAI NAIK,NITA RAJESHBHAI KANTILAL NAIK,JAYESH DHIRUBHAI NAIK,RUPAL CHETANBHAI NAIKH C/O. RAJNITRAI VASANJI NAIK	,MR DAKSHESH MEHTA
1410	SA/145/2007	13/04/2010	DOLATGAR FULGAR GOSWAMI,BHANUGAR MAGANGAR GOSWAMI,JENTIGAR MAGANGAR GOSWAMI,JYOTISHGAR MAGANGAR GOSWAMI	MR NIRAV C THAKKAR	THE SECRETARY,THE COLLECTOR,DISTRICT LAND RECORD OFFICER,ADDITIONAL MAMLATDAR	GOVERNMENT PLEADER
1411	SA/146/2007	08/07/2012	DALWADI MAGANLAL VAGHJIBHAI SINCE DECD.THRO HIS HEIRS,DALWADI KANTILAL MAGANLAL,DALWADI AMBARAM MAGANLAL,LEELABEN W/O SAVJIBHAI,JAYABEN W/O THACKERSINBHAI,CHANDRIJKABEN RAMESHKUMAR MAKWANA		JIJIBHAI DAYABHAI MORI,	MR PS CHAMPANERI
1412	SA/147/2007	26/02/2008	KUDARIYA KRISHNAKANT BHAVANBHAI,	MR MB PARIKH	SARVJANIK VIDHYATEJK TRUST THRO',AMIN ANILKUMAR UMEDBHAI,AMIN SHANKARBHAI CHATURBHAI TRUSTEE,AMIN MOHANBHAI SHANKARLAL TRUSTEE,MANEKBA AMIN COLLEGE OF FINE ARTS,DIRECTOR OF EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED,MR RD DAVE
1413	SA/148/2007	09/10/2009	AACHARYA SHRI MADHEVDRAPRASADJI VIRENDRAPRASADJI, L.R OF,	(MR CL SONI)	STATE OF GUJARAT THRO' COLLECTOR,WADHWAN MUNICIPALITY,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR PS CHAMPANERI
1414	SA/151/2007	28/02/2008	RATHOD DINESHKUMAR GANPATBHAI,	MR VIKRAM J THAKOR	VADILAL GHELABHAI PARMAR,	(MR NC NAYAK),MS JYOTSNA M AMIN
1415	SA/157/2007	26/09/2017	CHANDRIKABEN .R. PUROHIT,	MR CHIRAG B PATEL	MANHARLAL MAGANLAL PANCHAL SINCE DECD. THRO HIS HEIRS,BHAGIRATHIBEN MANHARLAL PANCHAL,SATYAPRAKASH MANHARLAL PANCHAL,ANJANABEN MANHARLAL PANCHAL	MR AMRISH K PANDYA
1416	SA/160/2007	13/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	GHANSHYAMBHAI AMBALAL PATEL,DIVISIONAL FOREST OFFICER	,MR PM DAVE,MR MEHUL S SHAH,(MR SURESHM SHAH)
1417	SA/162/2007	07/07/2008	DISTRICT PANCHAYAT,KHEDA,ASSISTANT DISTRICT REGISTRAR OF CO.OPERATIVE SOCIETIES	MR HS MUNSHAW	URMILABEN KANTILAL SHAH,PRESIDENT/ADMINISTRATOR,STATE OF GUJARAT	NOTICE SERVED,MR VA MANSURI
1418	SA/164/2007	19/04/2011	PATEL RAMBHAI MOTIBHAI HEIR OFLATE MOTIDAS JOITRAM PATEL,	MR PRAKASH K JANI,MR IM PANDYA	PATEL PRAHLADBHAI MOTIBHAI,PATEL KISHORBHAI MOTIBHAI,PATEL KESHAWLAL MOTIBHAI	MR AMIT C NANAVATI
1419	SA/165/2007	12/10/2008	RAJENDRA NATH DATT S/O KAILASHNATH DATT,		ROMA DATT W/O RAJENDRA NATH DATT,	MR D M AHUJA
1420	SA/166/2007	18/02/2008	KOKILABEN MANILAL PATEL,	MR PRAKASH K JANI	PARESHKUMAR CHATURDAS PATEL,	MR PRASHANT G DESAI
1421	SA/167/2007	09/09/2017	FULSINH DHULAJI RATHOD THRO' POA KIRANSINH FULSINH RATHOD,KIRANSINH FULSINH RATHOD,ARJUNSINH FULSINH RATHOD,BHARATBHAI KIRITSINH RATHOD,SONALBEN KIRITSINH RATHOD,SAROJBEN KIRITSINH RATHOD,MAHENDRASINH FULSINH RATHOD	MR DIPAK R DAVE	PRUTHVISINH FULSINH RATHOD (SINCE DECEASED THROUGH LEGAL HAIRS),BALWANTSINH PRUTHVISINH RATHOD,JYOSNABEN PRUTHVISINH RATHOD.,URMILABEN PRUTHVISINH RATHOD,MANOJSINH PRUTHVISINH RATHOD	,MR DHIRAJ M PATEL
1422	SA/170/2007	18/04/2012	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	YOGENDRA.H.PANDYA,	MS SRUSHTI A THULA
1423	SA/174/2007	21/12/2009	BHIKHABHAI KODARBHAI PATEL, HEIR OF DHAYABHAI H.PATEL,	MR MEHUL H RATHOD	RAMANBHAI REVABHAI PATEL,	MR JV JAPEE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1424	SA/177/2007	03/04/2008	GORDHANBHAI RANCHHODBHAI PATELSINCE DECD. THROUGH HEIRS,NAGINBHAI GORDHANBHAI PATEL,RAMBHAI MAHIJIBHAI THAKORE SINCE DECD. THROUGH HEIRS,BABUBHAI RAMBHAI THAKORE,SANABHAI RAMBHAI THAKORE,KAMLABEN D/O RAMBHAI THAKORE,DIVALIBEN D/O RAMBHAI THAKORE,NATUBHAI RAMBHAI THAKORE,DARIYABEN D/O RAMBHAI THAKORE,MAGANBHAI RAMBHAI THAKORE,MAFATBHAI RANCCHODBHAI,MANJULABEN RANCHHODBHAI,KOKILABEN RANCHHODBHAI,RAMESHBHAI RANCHHODBHAI,CHATURBHAI MAHIJIBHAI THAKORE SINCE DECD. THROUGH HEIRS.,DAHIBEN D/O CHATURBHAI MAHIJIBHAI THAKORE,SAMANTBHAI CHATURBHAI MAHIJIBHAI THAKORE,NAGINBHAI CHATURBHAI MAHIJIBHAI THAKORE,SAVITABEN D/O CHATURBHAI MAHIJIBHAI THAKORE,RAMANBHAI SANABHAI PATEL SINCEDECD. THROUGH HEIRS,SHARDABEN WD/O RAMANBHAI SANABHAI PATEL,SANJAYKUMAR RAMANBHAI SANABHAI PATEL,MALVIKABEN D/O RAMANBHAI SANABHAI PATEL,RINALBEN D/O RAMANBHAI SANABHAI PATEL,MANGALBHAI BHIKHABHAI SINCE DECD. THROUGH HEIRS,BHAGWANBHAI MANGALBHAI,SHAMBHUBHAI MANGALBHAI,MAGANBHAI DAHYABHAI PATEL SINCE DECD. THROUGH HEIRS,SAVITABEN WD/O MAGANBHAI DAHYABHAI,HITESHUBEN D/O MAGANBHAI DAHYABHAI,NIPABEN D/O MAGANBHAI DAHYABHAI PATEL,KAMLESHBHAI MAGANBHAI PATEL,TUSHARBHAI MAGANBHAI PATEL,RAMESHBHAI PARSHOTTAMBHAI,NATUBHAI PARSHOTTAMBHAI,SHANKARBHAI JAGABHAI MAKWANA THROUGH HEIRS,MUJIBEN WD/O SHANKARBHAI MAKWANA,RAISING SHANKARBHAI MAKWANA,KAMLABEN D/O SHANKARBHAI MAKWANA,AJITBHAI SHANKARBHAI MAKWANA,RAJESHBHAI SHANKARBHAI MAKWANA,KISHORBHAI SHANKARBHAI MAKWANA,CHIMANBHAI SHANKARBHAI MAKWANA,SITABEN WD/O SHANKARBHAI MAKWANA	MR BG PATEL	LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH	GOVERNMENT PLEADER
1425	SA/178/2007	30/04/2008	ISMAIL ISSAQ,	MR MP SHAH	UNION OF INDIA,	
1426	SA/179/2007	05/11/2012	THE STATE OF GUJARAT THRO' THE SECRETARY,THE CHIEF CONSERVATOR FOREST,THE DEPUTY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	KUMBHAR JERAMBHAI DAYABHAI SINCE DECD THRO' HIS HEIRS,BAI DUDHIBEN JERAMBHAI,LALJIBHAI JERAMBHAI,PRABHABEN JERAMBHAI,PARVATIBEN JERAMBHAI,JENTIBHAI JERAMBHAI,MANSUKHBHAI JERAMBHAI (MINOR) THRO' DUDHIBEN JERAMBHAI	,NOTICE SERVED BY DS,MR DAKSHESH MEHTA
1427	SA/183/2007	07/03/2008	GUJARAT STATE ROAD TRANSPORT CORP.,DIVISIONAL CONTROLLER	MR HARDIK C RAWAL	HEMANTSINH B.JADEJA,	(MR MAULIK J SHELAT)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1428	SA/184/2007	04/08/2008	RANCHHODBHAI MANCHHARAM RANGUNWALA,	MS KRUTI J VORA	ISHVERLAL THAKORDAS GAJJAR (SINCE DECD.THRO HIS HEIRS),AVINASHBHAI ISHWARBHAI GAJJAR,MOUNISHBHAI ISHWARBHAI GAJJAR,JITUBHAI ISHWARBHAI GAJJAR,,HANSABEN ISHVERBHAI GAJJAR	,MR UTPAL M PANCHAL,MR AMIT V THAKKAR
1429	SA/185/2007	05/11/2012	CHHANALAL B.SHAH,	MR JR SHAH	MANJULABEN NARENDRABHAI KANSARA,GOKALDAS METAL INDUSTRIES,UMESH NARENDRABHAI KANSARA,SANJAY NARENDRABHAI KANSARA,BHUPENDRA NARENDRABHAI KANSARA	NOTICE NOT RECD BACK,RULE SERVED
1430	SA/187/2007	26/03/2008	PRANSHANKAR BHAISHANKAR DAVE,	(MR ASHOK K PADIA)	TALUKA-DEVELOPMENT OFFICER,TALUKA PANCHAYAT	
1431	SA/189/2007	18/04/2012	RAJENDRA AMBARAM YADAV,	MR DF AMIN	JAGDISHKUMAR BHAGVANDAS INAMDAR,THAKORPRASAD BHAGVANDAS INAMDAR,RANDHIRKUMAR BHAGVANDAS INAMDAR,GHANSHYAMPRASAD BHAGWANDAS INAMDAR	MR KV SHELAT
1432	SA/190/2007	05/01/2013	STATE OF GUJARAT,DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHCHANDRA VENILAL VAGHELA,	MR HASIT H JOSHI
1433	SA/191/2007	10/03/2012	STATE OF GUJARAT,SENAPATI,STATE RESERVE POLICE,OMPRAKASH R.DEHIYA (PRESENTLY REITIRED)	GOVERNMENT PLEADER	IBRAHIM ABDUL DAL,	MR TUSHAR L SHETH
1434	SA/192/2007	08/04/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	DIPESH NARHARIPRASAD PANDYA,DISTRICT PANCHAYAT,JUNAGADH	MR HS MUNSHAW,MR ANSHIN H DESAI
1435	SA/193/2007	26/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	MUSTAK ALI M PATEL,G.N.F.C.	RULE SERVED,NANAVATI ASSOCIATES
1436	SA/194/2007	26/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHRIJEE AGENCY,G.N.F.C.	RULE SERVED,NANAVATI ASSOCIATES
1437	SA/195/2007	26/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHRINATH LABOURERS,G.N.F.C.	RULE SERVED,NANAVATI ASSOCIATES
1438	SA/196/2007	26/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	M.S.MALIK BROS.,G.N.F.C.	RULE SERVED,NANAVATI ASSOCIATES
1439	SA/198/2007	18/02/2008	SAVLUBHAI DHAKALBHAI THORAT,	MR MANAN A SHAH	NATHUBHAI ABDUBHAI THORAT,VANYABHAI ABDUBHAI THORAT	,MR TEJAS M BAROT
1440	SA/200/2007	25/06/2012	GUJARAT STTAE ROAD TRANSPORT COPORATION THROUGH,DIVISIONAL TRAFFIC SUPERINTENDING (JAM)	MS SEJAL K MANDAVIA	DAYALAL J PARMAR,	(MR KISHOR M PAUL)
1441	SA/201/2007	25/07/2008	GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH,DIVSIONAL TRAFFIC SUPERINTENDENT (JAM)	MS SEJAL K MANDAVIA	JADEJA DILUBHA JAMUBHA,	MR GK RATHOD,MR MUKESH H RATHOD

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1442	SA/204/2007	25/03/2010	SATWARA PREMJI VELA SINCE DECEASED THROUGH HIS HEIRS LEGAL,LAXMIBEN PREMJIBHAI,SATWARA RAMJI PREMJIBHAI,SATWARA GOMIBEN PREMJIBHAI	MR KV SHELAT	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED SATWARA KARSAN,SATWARA KHODA KARASAN SINCE DECEASED THRO'HIS HEIRS AND LR.,SATWARA NONDHAN KHODA,SATWARA VAGHJI KHODA,SATWARA BECHAR KHODA,SATWARA DEVRAJ KHODA DECD.LRS:A.LIRIBEN DEVRAJ,B.SHANTILAL,SATWARA KUNVARJI KARASAN THRO'HEIRS AND LR,GANGABEN KUNVARJIBHAI,DEVKARAN KUNVARJIBHAI THRO' HEIRS AND LR,MAKAN KUNVARJI SATWARA,MOHANBHAI KUNVARJI SATWARA,NANDUBEN PEMJIBHAI SATWARA,HEIRS AND LEGAL REPRESENTATIVES OF SATWARA MOTI KARASAN,VALIBEN MOTIBHAI,SATWARA PARSHOTTAMBHAI MOTIBHAI,SATWARA MOHAN MOTIBHAI,SATWARA HIRA MOTIBHAI,SATWARA VASANT MOTIBHAI,SATWARA KANTILAL MOTIBHAI,HEIRS AND LEGAL REPRESENTATIVES OF SATWARA KANJI KARSAN,SATWARA JINA KANJI,BECHARBHAI RANCHHODBHAI PASUNBIA,NARANBHAI CHATURBHAI PRAN,MAVAJIBHAI KUVANRJIBHAI SHERSIA,HARJIBHAI KARSHANBHAI RANGPARIYA,MANSUKHBHAI KARSANBHAI RANGPARIYA,HARIBAI DANA THROUGH HEIRS,RAMJIBHAI PREMJIBHAI,BECHARBHAI JIVRAJBHAI,NARSI JIVRAJBHAI,BECHAR JIVRAJBHAI,OLD AGE HOME (VRUDDHASHRAM),JIVRAJBHAI VASTABHAI THROUGH HEIRS,BECHARBHAI JIVRAJBHAI,NARSI JIVRAJBHAI,BECHAR JIVRAJBHAI,SATWARA RATNA VELA THROUGH HEIRS,MONGHIBEN RATNABEN SATWARA,JAMANABEN VALJIBHAI SATWARA	,DS AFF.NOT FILED (N),MS PARUL P VASAVADA
1443	SA/205/2007	25/03/2010	SATWARA PREMJI VELA SINCE DECEASED THROUGH HIS HEIRS LEGAL,LAXMIBEN PREMJIBHAI,SATWARA RAMJI PREMJIBHAI,SATWARA GOMIBEN PREMJIBHAI	MR KV SHELAT	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED SATWARA KARSAN,SATWARA KHODA KARASAN SINCE DECEASED THRO'HIS HEIRS AND LR.,SATWARA NONDHAN KHODA,SATWARA VAGHJI KHODA,SATWARA BECHAR KHODA,SATWARA DEVRAJ KHODA DECD.LRS:A.LIRIBEN DEVRAJ,B.SHANTILAL,SATWARA KUNVARJI KARASAN THRO'HEIRS AND LR,GANGABEN KUNVARJIBHAI,DEVKARAN KUNVARJIBHAI THRO' HEIRS AND LR,MAKAN KUNVARJI SATWARA,MOHANBHAI KUNVARJI SATWARA,NANDUBEN PEMJIBHAI SATWARA,HEIRS AND LEGAL REPRESENTATIVES OF SATWARA MOTI KARASAN,VALIBEN MOTIBHAI,SATWARA PARSHOTTAMBHAI MOTIBHAI,SATWARA MOHAN MOTIBHAI,SATWARA HIRA MOTIBHAI,SATWARA VASANT MOTIBHAI,SATWARA KANTILAL MOTIBHAI,HEIRS AND LEGAL REPRESENTATIVES OF SATWARA KANJI KARSAN,SATWARA JINA KANJI,HARIBAI DANA SINCE DECD. THRO'HEIRS,RAMJIBHAI PREMJIBHAI,BECHARBHAI JIVRAJBHAI,NARSI JIVRAJBHAI,BECHAR JIVRAJBHAI,OLD AGE HOME (VRUDDHASHRAM),JIVRAJBHAI VASTABHAI SINCE DECD. THROUGH HEIRS,BECHARBHAI JIVARAJBHAI,NARSI JIVRAJBHAI,BECHAR JIVRAJBHAI,JYOTIRAJ JIVRAJBHAI,GOVINDBHAI JIVRAJBHAI,SATWARA RATNA VELA SINCE DECD.THROUGH HEIRS,MONGHIBEN RATNABHAI SATWARA,JAMANABEN VALJIBHAI SATWARA	,MR JR SHAH,THAKKAR AND PAHWA ADVOCATES,MS PARUL P VASAVADA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1444	SA/207/2007	25/03/2010	RATNABHAI VELABHAI SATWARA SINCE DECD. THROUGH HEIRS,MOGHIBEN RATNABHAI SATWARA THRO' POA GOKALBHAI VALJIBHAI,JAMNABEN VALJIBHAI SATWARA	(MR SANDEEP N BHATT)	RAMJI PREMJI HEIR OF DECD. HARIBAI DANA,LAXMIBEN PREMJI,SATVARA RAMJI PREMJI HEIR OF SATRA PREMJI PARA,SATVARA GOMIBEN PREMJIBHAI HEIR OF SATRA PREMJI PARA,BECHARBHAI RANCHHODBHAI PADSUMBIA,NARANBHAI CHATURBHAI PRAN,MAVJIBHAI KUNVERJIBHAI SHERASIA,HARJIBHAI KARSHANBHAI RANGPARIA,MANSUKHBHAI KARSHANBHAI RANGPARIA,KARSHAN NARAN THROUGH HEIRS,SATWARA KHODA KARSAN SINCE DECD. THROUGH HEIRS,KUVARJI KARSAN SINCE DECD. THROUGH HEIRS,MATI KARSHAN SINCE DECD. THROUGH HEIRS,KANJI KARSAN SINCE DECD. THRO'HEIRS,VALIBEN MOTI,SATWARA ZINA KANJI,SATWARA NODHAN KHODA,GANGABEN KUVARJI SATWARA,SATWARA VAGHJI KHODA,SATWARA PARSHOTTAM MOTI,DEVKARAN KUVARJI SATWARA,SATWARA VAGHJI KHODA,MAKAN KUVARJI SATWARA,SATWARA MOHAN MOTI,MOHAN KUVARJI SATWARA,SATWARA DEVRAJ THROUGH HEIRS,SATWARA HIRA MOTI,SATWARA VASANT MOTI,MOHAN KUVARJI SATWARA,NADUBEN PREMJI KALA SATWARA,SATWARA KANTILAL MOTI	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MS PARUL P VASAVADA
1445	SA/208/2007	25/03/2010	RATNABHAI VELABHAI SATWARA SINCE DECD. THROUGH HEIRS,MONGHIBEN RATNABHAI SATWARA THRO'POA GOKALBHAI VALJIBHAI,JAMNABEN VALJIBHAI SATWARA	(MR SANDEEP N BHATT)	VELABHAI NARANBHAI SINCE DECD. THROUGH HEIRS,RAMJIBHAI PREMJIBHAI SATWARA,BECHARBHAI PRAMJIBHAI SATWARA,NARSINH JIVRAJBHAI,JIVRAJ VASTABHAI SINCE DECD. THROUGH HEIRS,JAYANTI JIVRAJ,GOVIND JIVRAJ,SATWARA PREMJI VALA SINCE DECD. THROUGH HEIRS,LAXMIBEN PREMJIBHAI,RAMJIBHAI PREMJIBHAI,SATWARA KHODA KARSAN SINCE DECD. THROUGH HEIRS,NAVGAN KHODA,VAGHJI KHODA,BECHAR KHODA,DEVRAJ KHODA SINCE DECD. THROUGH,SHANTILAL DEVRAJ,PRAVIN DEVRAJ,LIRIBEN DEVRAJ,SATVARA KUNVARJI KARSAN SINCE DECD. THROUGH HEIRS,GANGABEN KUNVARJIBHAI,DEVKARAN KUNVARJI SINCE DECD. THROUGH HEIRS,MAKAN KUNVARJI SATWARA,MOHAN KUNVARJI,NANDUBEN PREMJIBHAI KALA SATWARA,PAMUBEN DEVKARAN,RAMESH DEVKARAN,AMRUTBEN DEVKARAN,SHANTABEN DEVKARAN,RINABEN DEVKARAN,MOTI KARSAN SINCE DECD. THROUGH HEIRS,VALIBEN MOTIBHAI,PARSHOTTAM MOTIBHAI,MOHANBHAI MOTIBHAI,HIRALAL MOTIBHAI,VASANBHAI MOTIBHAI ',KANTILAL MOTIBHAI,KANJI KARSAN SINCE DECD. THROUGH HEIRS.,JINA KANJI SATWARA	,NOTICE SERVED BY DS,MR D P DABHI
1446	SA/209/2007	03/03/2008	PASCHIM GUJARAT VIJ COMPANAY LIMITED THROUGH,	MR PREMAL R JOSHI	SUMRA YUNUS MOHAMMAD,	NOTICE SERVED BY DS
1447	SA/213/2007	18/02/2014	RAMESHBHAI GOVINDBHAI,	MR UTPAL M PANCHAL	ISHVARBHAI GOVINDBHAI PATEL,HASMUKHBHAI GOVINDBHAI PATEL DECD.THRO HEIRS,JASHUBEN WD/O HASMUKHBHAI GOVINDBHAI,RAJESHBHAI,SON OF HASMUKHBHAI GOVINDBHAI,AJAYBHAI SON OF HASMUKHBHAI GOVINDBHAI,JIVIBEN W/O GOVINDBHAI DAHYABHAI PATEL,URMILABEN D/O GOVINDBHAI DAHYABHAI PATEL,DHARMISTHABEN D/O GOVINDBHAI DAHYABHAI PATEL	DELETED,(MR DHIRENDRA MEHTA)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1448	SA/215/2007	25/03/2010	VELABHAI NARANBHAI SINCE DECD. THROUGH HEIRS,BECHARBHAI JIVRAJ SATWARA,NARSINH JIVRAJBHAI	MS SONAL S BHATT,MR. VN. SEVAK	VELABHAI NARANBHAI SINCE DCED. THROUGH HEIRS,RAMJIBHAI PREMJIBHAI SATWARA,JIVRAJ VASTABHAI SINCE DECD. THROUGH HEIRS,JAYANTI JIVRAJ,GOVIND JIVRAJ,SATWARA PREMJI VALA SINCE DECD. THROUGH HEIRS,LAXMIBEN PREMJI,RAMJI PREMJI,SATWARA GOMIBEN PREMJIBHAI,SATWARA KHODA KARSAN SINCE DECD. THROUGH HEIRS,NAVGAN KHODA,VAGHJI KHODA,BECHAR KHODA,DEVRAJ KHODA SINCE DECD. THROUGH HEIRS,SHANTILAL DEVRAJ,PRAVIN DEVRAJ,LIRIBEN DEVRAJ,SATVARA KUVARJI KARSAN SONCE DECD. THROUGH HEIRS,GANGABEN KUNVARJIBHAI,DEVKARAM KUNVARJI SINCE DECD. THROUGH HEIRS.,PAMUBEN DEVKARAN,RAMESH DEVKARAN,AMRUTBEN DEVKARAN,SHANTABEN DEVKARAN,RINABEN DEVKARAN,MOTI KARSAN SINCE DECD. THROUGH HEIRS,VALIBEN MOTIBHAI,PARSHOTTAM MOTIBHAI,MOHANBHAI MOTIBHAI,HIRALAL MOTIBHAI,VASANTBHAI MOTIBHAI,KANTILAL MOTIBHAI,KANJI KARSAN SINCE DECD. THROUGH HEIRS,JINA KANJI SATWARA,RATNABHAI VELABHAI SATWARA SINCE DECD. THROUGH HEIRS,MONGHIBEN RATNABHAI SATWARA THRO POA GOKALBHAI VALJIBHAI,JAMNABEN VALJIBHAI SATWARA	,NOTICE SERVED
1449	SA/216/2007	21/04/2008	RANCHHODBHAI KHIMJIBHAI DHADUK,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,JILLA SHIKSHAN SAMITTEE	
1450	SA/217/2007	12/11/2008	KANTILAL BHUPATRAI RATHOD PRESIDENT, JETPUR GYMKHANA,N.A. LULANIA SECRETARY	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
1451	SA/218/2007	25/07/2008	SUMATILAL SHANKERLAL PARMAR,MANUBHAI SHANKERLAL PARMAR,KANUBHAI SHANKERLAL PARMAR,GAUTAMKUMAR SHANKERLAL PARMAR THRO' DAHIBEN .S. PARMAR	MR KETAN I ACHARYA	VANKAR SADABHAI GAGABHAI SINCE DECD. THRO' HIS HEIRS,GAJANAND SADABHAI PARMAR,KANUBHAI SADABHAI PARMAR,GIRISHBHAI SADABHAI PARMAR,KAPILABEN SADABHAI W/O.KANTILAL MOHANLAL PARMAR,RATANBEN WD/O. SADABHAI GAGAL BHAI PARMAR,VANKAR BABUBHAI GAGABHAI,VANKAR SHANKERLAL MAGANBHAI,VANKAR KISHORBHAI MAGANBHAI,GANGABEN BABALDAS D/O VANKAR MAGANBHAI HEMABHAI,SONABEN NARANBHAI D/O VANKAR MAGANBHAI HEMABHAI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),REFUSED SERVED (N) (10),DS AFF.NOT FILED (N)
1452	SA/219/2007	03/12/2010	NIRMALABEN DAHYABHAI PATEL,JAYRAJ DAHYABHAI PATEL,RASHMIBEN JAYRAJ PATEL	MR ADIL R MIRZA	DAHYABHAI LALLUBHAI PATEL,	MR RK MISHRA
1453	SA/220/2007	13/12/2011	THE STATE OF GUJARAT THRO' THE SECRETARY,	GOVERNMENT PLEADER	ARJAN MOHAN AMRELIA SINCE DECD. THRO' HIS HEIRS,KALABEN ARJANBHAI,ARVIND ARJANBHAI,SHAILESH ARJANBHAI	,(MR SAMIR J DAVE)
1454	SA/221/2007	30/04/2012	THE STATE OF GUJARAT THRO' CHIEF SECRETARY,THE DEPUTY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	BACHUBHAI RAMJIBHAI DECD THROUGH HIS HEIR,PRABHABEN BACHUBHAI	,MR JAYESH A KOTECHA
1455	SA/222/2007	23/07/2008	PATEL BABABHAI JOITRAM,PATEL HEMCHANDBHAI SHANKARBHAI,PATEL KHUSHALBHAI GANGARAM	MR NEHAL R JOSHI	PATEL BHAGVANBHAI BHAVABHAI,	
1456	SA/223/2007	13/04/2012	PRABHAT METAL INDUSTRIES,	MR HRIDAY BUCH	JAGDEESHKUMAR CHHOTALAL KANSARA,JAYESHKUMAR CHHOTALAL KANSARA	RULE SERVED
1457	SA/224/2007	13/04/2012	PRABHAT METAL INDUSTRIES,	MR HRIDAY BUCH	JAGDEESHKUMAR CHHOTALAL KANSARA,JAYESHKUMAR CHHOTALAL KANSARA	MR. D. P. KINARIWALA
1458	SA/225/2007	23/07/2008	BABULAL HEMTAJI PADHIAR,NANALLA BABULAL PADHIAR THROUGH POA BABULAL H PADHIAR,PARESHKUMAR BABULAL PADHIAR,ASHVINKUMAR BABULAL PADHIAR	MR DHAVAL M BAROT	MASHRUBHAI MOTIBHAI PRAJAPATI SINCE DECD. THROUGH HEIRS,VERSHIBHAI MASHRUBHAI PRAJAPATI,RANABHAI MASHRUBHAI PRAJAPATI,MANUBHAI MASHRUBHAI PRAJAPATI,AGARBEN MASHRUBHAI PRAJAPATI,SHARDABEN MASHRUBHAI MOTIBHAI,KAMUBEN MASHRUBHAI MOTIBHAI,VINABEN MASHRUBHAI MOTIBHAI	,MR VIRAT G POPAT

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1459	SA/226/2007	24/01/2020	PATEL SHIVRAM KHEMCHANDDAS SINCE DECD. THROUGH HEIRS,PATEL RAMILABEN SHIVRAM,PATEL SHUSHILABEN SHIVRAM,PATEL SHARDABEN SHIVRAM,PATEL JOITIBEN SHIVRAM,PATEL ASHWINBHAI SHIVRAM	MR CG SHARMA	PATEL MAGANBHAI AMTHARAM,PATEL JIVIBEN KHEMCHANDDAS ALIAS JIVIBEN MANILAL PATEL,PATEL JOITIBEN SHANKERLAL,PATEL KANTIBHAI SHANKERLAL,PATEL DASHRATHBHAI SHANKERLAL,PATEL ARVINDBHAI SHANKERLAL,PATEL SURESHBHAI SHANKERLAL SINCE DECD.THRO HIS HEIRS,BHAVNABEN WD/O SURESHBHAI SHANKERLAL,PATEL NATVARLAL KHEMCHANDDAS,PATEL RAJIBEN NARAYANBHAI,PATEL RAMESHBHAI NARAYANBHAI	MR PRAKASH K JANI,MR AB MUNSHI,MR MANAV A MEHTA,MR JIGAR M PATEL
1460	SA/231/2007	03/05/2013	AJITSINH BABUBHAI JADAV,	MR. JAY M THAKKAR	WADHWAN MAHAJAN PANJARAPOL,SHAH MAHIPATRAI KASTURCHAND,DINESHCHANDRA VADILAL SHAH,MAHENDRABHAI GIRDHARLAL SANGHVI	,UNSERVED EXPIRED (R),(MR UMESH A TRIVEDI)
1461	SA/232/2007	07/03/2009	BADI MOHAMMED HAJI,	MR MRUGEN K PUROHIT	NAKALANK MANDIR TRUST,	MR SK PATEL
1462	SA/233/2007	07/03/2009	BADI MOHAMMED HAJI,	MR MRUGEN K PUROHIT	NAKALANK MANDIR TRUST,	NOTICE SERVED
1463	SA/235/2007	30/07/2008	SHANTILAL AMBALAL PATEL,	MR NK MAJMUDAR	MADHUKAR MANILAL PAREKH,	NOTICE SERVED BY DS
1464	SA/236/2007	17/07/2008	MANGALA GAURI RAMNIKLAL VORA,	MR AR THACKER	GOSWAMI KALYANRAIJI GOVINDRAIJI MAHARAJ THRO' POA,	MR MRUGEN K PUROHIT
1465	SA/238/2007	04/07/2010	PATEK NANBHAI KANJI HALANI,PATEL KANJI MAVJI HALANI	MR TUSHAR MEHTA	LEGAL HEIRS PATEL HARJI VISHRAM,PATEL KANAI W/O PATEL HARJI VISHRAM,PATEL DHANBHAI S/O PATEL HARJI VISHRAM,PATEL LAXMIBEN D/O PATEL HARJI VISHRAM,PATEL HIRJI HARJI,PATEL JETHALAL HARJI,PATEL VISHRAM KANJI	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR NV ANJARIA)
1466	SA/239/2007	28/04/2008	BABUBHAI HIRALAL PAREKH,	MR NEHAL R JOSHI	VIDYABEN MANSUKHLAL SHAH,NITESHKUMAR MANSUKHLAL SHAH	
1467	SA/240/2007	29/07/2009	NANDLAL SHANKARBHAI PATEL,	MR BHARAT JANI	SHANKARBHAI RAMABHAI PATEL,RANJITBHAI SHANKARBHAI PATEL,KAMLESHBHAI SHANKARBHAI PATEL,ISHWARBHAI RAMANBHAI PATEL,NATVARBHAI RAMABHAI PATEL,MANHARBHAI RAMABHAI PATEL	MR YN RAVANI
1468	SA/242/2007	28/01/2019	ARVINDBHAI VITTHALBHAI RAVAL SINCE DECD.THRO HIS HEIRS,ARUNABEN WD/O ARVINDBHAI VITTHALBHAI RAVAL,MUKESHKUMAR ARVINDBHAI RAVAL,PINABEN D/O ARVINDBHAI V.RAVAL,SHILPABEN D/O.ARVINDBHAI V. RAVAL,VARSHABEN D/O ARVINDBHAI V RAVAL	MR AMIT C NANAVATI	RAMJI MANDIR TRUST THROUGH ITS TRUSTEES,RAMESHCHANDRA CHANDRASHEKAR APPA,MUKUNDBHAI M PANDYA,VIRENDRA RAMKRISHAN APPA	,MR SHALIN N MEHTA,MR HEMANG M SHAH
1469	SA/244/2007	28/06/2011	SHERMAMAD JAMAL MAKRANI,	MR TUSHAR L SHETH	ASVINKUMAR BHAGVANJIBHAI JOSHI,	MR NIRAV C THAKKAR
1470	SA/245/2007	04/11/2008	PATEL CHATURBHAI BABALDAS,	(MR SJ GAEKWAD)	PANCHAL AMRUTLAL CHHAGANLAL,PANCHAL ICHHABEN AMRUTLAL,PANCHAL KINNARIBEN HARESHKUMAR,PANCHAL ANJANABEN SHAILESHKUMAR,PANCHAL SHAILESHKUMAR AMRUTLAL,PANCHAL HARESHKUMAR AMRUTLAL	,MR JAYESH M PATEL,MR A S PARASRAMPURIA
1471	SA/247/2007	07/07/2008	HEMA RASAYANI PVT.LTD.,	MR BS PATEL,MRS RANJAN B PATEL	VADODARA MUNICIPAL CORP.,	MR PRANAV G DESAI
1472	SA/248/2007	23/07/2008	RATILAL FAKIRBHAI VAKHARIA,	MRS KETTY A MEHTA	GUNSI BHIMSI GADA CHORYASI TRIMURTI TOWER,	MR JR SHAH
1473	SA/249/2007	12/11/2008	SUNIL RAMANIKLAL THAKER,	(MR YF MEHTA)	KRISHNA SUNILBHAI THAKER,	(MR MAHENDRA K PATEL)
1474	SA/250/2007	08/09/2011	MANAGER OIL & NATURAL GAS CORP. LTD.,	M/S TRIVEDI & GUPTA	PRAJAPATI MOHANBHAI CHHGANBHAITHRP HEIRS,BAI SHANTABEN WD/O MOHANLAL PRAJAPATI,DECE.THRO'HIS HEIRS,MANUBHAI MOHANBHAI PRAJAPATI,DHULIBEN (DAUGHTER),BHALIBEN (DAUGHTER),MANJULABE (DAUGHTER) DECEASED THROUGH HIS HEIRS.,SURYABEN (DAUGHTER),SATISHKUMAR RAMDAS PRAJAPATI,PRAJAPATI BHIKHABHAI CHHAGANDAS	,NOTICE SERVED,NOTICE SERVED BY DS
1475	SA/251/2007	29/08/2016	AMARSINH HIMATSINH PARMAR SINCE DEDC.THROUGH HIS HEIRS.,SHANTABEN WIDOW OF AMARSINH HIMATSINH PARMAR,RAJENDRASINH AMARSINH PARMAR,PRAVINSINH AMARSINH PARMAR,SURENDRASINH AMARSINH PARMAR P.O.A OF NO.1,2,3	MR HARIN P RAVAL	STATE OF GUJARAT THRO' SECRETARY,PRANT OFFICER,MAMLATDAR,FOGABHAI NARSINHBHAI SINCE DECD. THRO' HIS HEIRS,BHANABHAI FOGATBHAI PARMAR,SHANABHAI FOGATBHAI PARMAR,LALITABEN FOGATBHAI PARMAR	

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1476	SA/252/2007	15/07/2013	CHANDRIKABEN PREMSHANKAR,WD/O KALURAM SHUKALA,DAYABEN,D/O PREMSHANKAR KALURAM SHUKLA,HASMUKHBHAI PREMSHANKAR SHUKLA,RANJANBEN,D/O PREMSHANKAR KALURAM SHUKLA,MINAXIBEN D/O PREMSHANKAR KALURAM SHUKLA,PANKAJKUMAR PREMSHANKAR SHUKLA,YAMINIBEN,D/O PREMSHANKAR KALURAM SHUKLA	MR RAKESH R PATEL	VYAS ARVINDKUMAR @ BACHUBHAI AMBALAL,	MR BHARAT JANI
1477	SA/253/2007	07/07/2008	MEGHVAR LAKHU ALIAS LAKHMAN GAURABHAI,	MR HD CHUDASAMA	CHANABHAI GAURABHAI HARIJAN,	
1478	SA/254/2007	05/07/2008	PRAVINCHANDRA SHANKERLAL RISKA,	(MR AS SUPEHIA)	STATE OF GUJARAT,	
1479	SA/255/2007	22/04/2016	SHRI JAYDEEPSINHJI KESARISINHJWAGHELA,	MR NV SOLANKI	KHODIYAR SAMUDAYIK SAHKARI KHETI MANDALI LIMITED THRO',SHRI LAXMANJI PUNJAJI MANAGER & KARTA OF HUF	MR SHITAL R PATEL,MR.RAJESH B SONI
1480	SA/256/2007	10/05/2010	VARSHABEN D/O JAYASHANKAR KUBERDAS SUTHAT,	MR MANISH S SHAH	JANAKKUMAR JAYARAMBHAI MISTRI,	RULE SERVED,MR KB PUJARA
1481	SA/258/2007	04/08/2010	HEIRS OF DECD. GIRDHARLAL AMRUTLAL GADANI,UMABEN GIRDHARLAL GADANI,BHAVIN GIRDHARLAL GADANI,KETAN GIRDHARLAL GADANI	THAKKAR AND PAHWA ADVOCATES	M/S PASCHIM GUJARAT VIJ COMPANY LTD.,,DEPUTY ENGINEER	NOTICE SERVED,MS LILU K BHAYA
1482	SA/259/2007	04/08/2010	HEIRS OF DECD. GIRDHARLAL AMRUTLAL GADANI,UMABEN GIRDHARLAL GADANI,BHAVIN GIRDHARLAL GADANI,KETAN GIRDHARLAL GADANI	THAKKAR AND PAHWA ADVOCATES	M/S PASCHIM GUJARAT VIJ COMPANY LTD.,,DEPUTY ENGINEER	NOTICE SERVED,MS LILU K BHAYA
1483	SA/260/2007	23/07/2008	KIRANBEN PREMATLAL PANDYA,BHAVESHKUMAR PREMATLAL PANDYA,RAJESHKUMAR PREMATLAL PANDYA,BHASKAR PREMATLAL PANDYA,RUPESHKUMAR PREMATLAL PANDYA	THAKKAR AND PAHWA ADVOCATES	KETANKUMAR VASANTLAL VYAS,PRAGNABEN VASANTLAL VYAS,LABHASHANKAR HIRJIBHAI THAKAR	
1484	SA/261/2007	07/07/2008	PRATAP .J. THAKUR,	MR RC KAKKAD	STATE OF GUJARAT THRO' SECRETARY,P.N. GOHIL	
1485	SA/262/2007	27/08/2008	AMRUTLAL TULSIDAS SHRIMALI,	MR BHARAT JANI	JYOTSANABEN VASHRAMBHAI SHRIMALI W/O AMRUTLAL.T.,	MR PINAKIN B RAVAL
1486	SA/263/2007	21/04/2010	REVABEN WD/O GOVINDBHAI DURLABHBHAI PATEL,	MR DAKSHESH MEHTA	DAHYABHAI KALIDAS PATEL SINCE DECD. THROUGH HEIRS,SURYAKANT DAHYABHAI PATEL,CHAMPABEN DAHYABHAI PATEL,HARISHBHAI DAHYABHAI PATEL,NILABEN DAHYABHAI PATEL,VIJAYBHAI DAHYABHAI PATEL	,NOTICE NOT RECD BACK,MR AMIT V THAKKAR
1487	SA/264/2007	23/07/2008	MOHMADKHAN JIVENKHAN PATHAN,	(MR AY KOGJE)	HUSANABANU USMANKHAN PATHAN,ATA-ULLAHKHAN KASAMBHAI PATHAN	NOTICE SERVED,MR SUNIL L MEHTA
1488	SA/265/2007	25/01/2017	BHADRABEN UMIYASHANKAR JANI,	MR MEHUL S SHAH	MANSUKHRAI UMIYASHANKAR JANI SINCE DECD THROUGH HIS HEIRS,GUNVATNIBEN MANSUKHRAI JANI.,HAMANSHU MANSUKHRAI JANI.,CHANDULAL UMIYASHANKAR JANI,HIRALAL UMIYASHANKAR JANI SINCE DECD. THRO' HIS HEIRS,VIJAYABEN HIRALAL JANI,NILA DILIPBHAI JOSHI,VINA HIRALAL JANI,MIRA HIRALAL JANI,CHANDRAKNAT UMIYASHANKAR JANI SINCE DECD.THRO HIS HEIRS,BHARTIBEN CHANDRAKANT JANI.,VIJAYBHAI CHANDRAKANT JANI.,RAMABEN CHANDRAKANT JANI.,NANDINIBEN CHANDRAKANT JANI.,BHAVYATABEN CHANDRAKANT JANI.,HASMUKHBHAI UMIYASHANKAR JANI,JASVANTRAI UMIYASHANKAR JANI,JAGDISH UMIYASHNAKAR JANI	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR SATYAM Y CHHAYA
1489	SA/266/2007	16/04/2012	GALABEN RAMJI,VASANT RAMJI,GAURIBEN RAMJI,DINESH RAMJI,BEBIBEN RAMJI	MR VIMAL M PATEL	GUJARAT ELECTRICITY BOARD,	MS RV ACHARYA
1490	SA/267/2007	31/01/2008	DEEPAKKUMAR HASMUKHLAL JAISWAL,	(MR PV HATHI)	SANDHYABEN DEEPAKKUMAR JAISWAL,	MR MEHUL SHARAD SHAH
1491	SA/268/2007	07/07/2008	SARPANCH,	(MR SL VAISHYA)	THAKORE CHATURJI RAMSANJI ADMINISTRATOR OF H.U.F.,THAKORE MAFAJI SHANKERJI ADMINISTRATOR OF H.U.F.,THAKORE BHAGAJI RAMAJI ADMINISTRATOR OF H.U.F.,THAKORE HIRAJI BHIKHAJI ADMINISTRATR OF H.U.F.	

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1492	SA/269/2007	16/07/2008	LAXMANBHAI KANJIBHAI LORIYA,SHAMJIBHAI LAXMANBHAI LORIYA,VIRSINGH LAXMANBHAI LORIYA,RAMANBHAI LAXMANBHAI LORIYA,SAGAR LAXMANBHAI LORIYA,MANUBHAI LAXMANBHAI LORIYA	MR SURESH S PATEL	KHODAJI BECHARJI DABHI,BHAVSINH KHODAJI DABHI,JAGAJI KHODAJI DABHI,NATUJI KHODAJI DABHI	,MR KM PARIKH
1493	SA/1/2008	09/12/2008	REVABHAI SHAMALDAS PATEL,	MR HM PARIKH	PRATAPSINH VAJESINH RATHOD,GAJARABA WD/O DECD. VAJESINH MULSINH,JIVAN RAGHUNATH PATEL SINCE DECD. THRO' HIS HEIRS,HATIBEN WD/O LATE JIVANBHAI RAGHUNATH PATEL,RANCHHOODBHAI JIVANBHAI,KASHIBHAI JIVANBHAI,AMRUTBHAI JIVANBHAI,MANILAL JIVANBHAI,SHAKANBA JIVANBHAI,HIRABEN JIVABHAI,JOITABEN JIVANBHAI,RASILABEN JIVANBHAI,AMRATLAL KASHIRAM PATEL SINCE DECD. THRO' HIS HEIRS.,PATEL VIKRAMBHAI AMRUTBHAI,PATEL JITENDRABHAI AJAYBHAI,PATEL HIMANSHUBHAI VIJAYBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR JN JADEJA
1494	SA/2/2008	01/11/2008	CHANAJI HEMTAJI THAKARDA,DIWABEN HEMTAJI THAKARDA,REVAJI MOHANJI THAKARDA,LILABEN HEMTAJI THAKARDA	MR JV JAPEE	AMICHANDBHAI VALABHAI PATEL,	
1495	SA/3/2008	28/01/2010	SONI KANTILAL HARJIVAN VAGARIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SONI VIRCHAND AVCHAL RANPARA,SONI MANJULABEN VIRCHAND RANPARA	MR TV SHAH
1496	SA/5/2008	05/05/2010	MAHENDRABHAI VITTHALBHAI PATEL,AMBALAL JIVABHAI PATEL	MS TRUSHA K PATEL	KAMLABEN ISHWARBHAI MARGHABHAI PATEL,NAYNABEN ISHWARBHAI PATEL,HEMLATABEN ISHWARBHAI PATEL,ANJANABEN ISHWARBHAI PATEL,KAMINIBEN ISHWARBHAI PATEL,PINTUBEN ISHWARBHAI PATEL,BHARATBHAI ISHWARBHAI PATEL,JAYESH MAFATLAL,PIYUSH MAFATLAL,URBAN DEVELOPMENT AUTHORITY THROUGH CHAIRMAN	NOTICE SERVED,MR MC BHATT,MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI
1497	SA/6/2008	05/05/2010	MAHENDRABHAI VITTHALBHAI PATEL,AMBALAL JIVABHAI PATEL	MS TRUSHA K PATEL	KAMLABEN ISHWARBHAI MARGHABHAI PATEL,NAYNABEN ISHWARBHAI PATEL,HEMLATABEN ISHWARBHAI PATEL,ANJANABEN ISHWARBHAI PATEL,KAMINIBEN ISHWARBHAI PATEL,PINTUBEN ISHWARBHAI PATEL,BHARATBHAI ISHWARBHAI PATEL,JAYESH MAFATLAL,PIYUSH MAFATLAL,URBAN DEVELOPMENT AUTHORITY THROUGH CHAIRMAN	NOTICE SERVED,MR HS MUNSHAW,MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI
1498	SA/8/2008	05/12/2008	SHOBHNABEN GIRVATSINH RATHOD,BANSI GIRVATSINH RATHOD	MR PUSHPADATTA VYAS	GIRVATSINH GANPATSINH RATHOD,	MR ADITYA B MEHTA
1499	SA/9/2008	16/06/2010	MAHESHBHAI CHANDRAKANT DESAI,	MR NEHUL L DAVE	SONALBEN MAHESHBHAI DESAI C/O NITINBHAI NARENDRABHAI JOS,	(MR SANDEEP N BHATT)
1500	SA/10/2008	16/01/2008	AJAY MACHINERY STORES THROUGH BHARATKUMAR A MEDHA,	(MR CL SONI)	WADHWAN MUNICIPALITY THROUGH CHIEF OFFICER,	
1501	SA/11/2008	07/09/2008	BACHUJI ADITJI THAKOR,	MR PANKAJ K SONI	PROP.OF AMBICA GRAY BOARD INDUSTRIES,VIJAYBHAI AMRATBHAI DESAI,KALPESHBHAI AMRATBHAI DESAI,KIRANBHAI AMRATBHAI DESAI,RAMOSANA GRAM PANCHAYAT,COLLECTOR	
1502	SA/13/2008	06/11/2012	JUNAGADH MUNICIPAL CORPORATIONTHROUGH COMMISIONER,	MR ASHISH M DAGLI	KRISHNABEN NANDLAL LAKHANI,	MR PURVISH J MALKAN
1503	SA/14/2008	19/11/2008	YOGENDRAPRASAD HARIPRASAD PANDYA,	MR PJ KANABAR,MS ADITI P KANABAR	PRITIBEN INDRAVADANBHAI PUROHIT,	MR PT JASANI,MR PRADIP S BHATT
1504	SA/15/2008	23/07/2008	RANSINH PREMJIBHAI PARMAR,	(MR AG VYAS)	VITHHALBHAI PREMJIBHAI PARMAR,BHIMSINH PREMJIBHAI PARMAR	,MS LAXMI C NAINANI,HCLS COMMITTEE
1505	SA/16/2008	23/01/2008	SURYAKANT MULJIBHAI AMIN SINCE DECD. THROUGH HEIRS,VIDHYABEN SURYAKANT AMIN,JAYANT SURYAKANT AMIN	MR PR THAKKAR	SHARDABEN V AMIN & VITTHALBHAI MADHAVBHAI AMIN SINCE DECD.,	

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1506	SA/18/2008	07/07/2008	ALTAFHUSSEIN ZINUMIYA MALEK,MARHAMMOHADHANIF ZINUMIYA MALEK,SABBIRHUSSEIN ZINUMIYA MALEK,SAMSUNNISHA ZINUMIYA MALEK	MR SP MAJMUDAR,MR P P MAJMUDAR	KALUBHAI MASIDBHAI LUCKYSODAWALA,GULAMBHAI MASIDBHAI LUCKYSODWALA,SATYAVALAM RATILAL BAROT	NOTICE SERVED BY DS,MR DAIFRAZ HAVEWALLA
1507	SA/21/2008	28/02/2008	VAGHRI FAKIRBHAI CHHAGANBHAI SINCE DECD. THROUGH HEIRS,VAGHRI KHEMIBEN FAKIRBHAI CHHAGANBHAI,VAGHRI BACHUBHAI FAKIRBHAI SINCE DECD. THROUGH HEIRS,VAGHRI MANIBEN BACHUBHAI,VAGHRU MUKESHBHAI BACHUBHAI,VAGHRI LAXMIBEN BACHUBHAI,VAGHRI KANCHANBEN BACHUBHAI,VAGHRI REKHABEN BACHUBHAI,VAGHRI DEEPAKBHAI BACHUBHAI,VAGHRI JAYANTIBHAI FAKIRBHAI,VAGHRI DASHRATHBHAI FAKIRBHAI,VAGHRI KASTURBHAI FAKIRBHAI	MR MB PARIKH	VAGHRI KARSHANBHAI FAKIRBHAI,VAGHRI SOMABHAI SHIVABHAI,VAGHRI SAMPATBHAI MAFATLAL THRO' POA,VAGHRI RAMESHBHAI MAFATLAL THRO' POA,PATEL NANJIBHAI JOITARAM,ZAHIDALI MOHAMMED ISHAK ANSARI	MR RC JANI
1508	SA/22/2008	13/11/2008	CHANDRASEN REVACHAND JHAVERI,	MS JK HINGORANI	SRICHAND TULSIDAS BHATIA,VINOD TULSIDAS BHATIA	MR CH VORA
1509	SA/23/2008	22/03/2013	AHMEDBHAI HASAMBHAI GHANCHI,	(MR AY KOGJE)	DETHAN GRAM PANCHAYAT,SARPANCH	RULE SERVED
1510	SA/25/2008	15/02/2008	KALIYA NANIYA SINCE DECD. THROUGH HEIRS,BALUBEN WD/O CHIMAN KALIDAS VASAVA,SHARDABEN D/O KALIDAS VASAVA,HANSABEN D/O CHIMANLAL KALIDAS VASAVA,SURESHBHAI CHIMANBHAI VASAVA,RAMESHBHAI CHIMANBHAI,BABUBHAI KALIDAS VASAVA	(MR SK BUKHARI)	BABUBHAI PARMANAND GAJJAR,	
1511	SA/26/2008	16/06/2010	SHASHIKANT AMBALAL UPADHYAY,	(MR J V BHAIRAVIA)	DAMYANTIBEN BABULAL RATHOD,INDUMATIBEN MOHANLAL RATHOD,ASHWIN BABULAL RATHOD,JITENDRA MOHANLAL RATHOD,YOGESH BABULAL RATHOD,DHARMESH BABULAL RATHOD,NIYOG MOHANLAL RATHOD	NOTICE SERVED,UNSERVED EXPIRED (N),APPEARANCE DELETED
1512	SA/29/2008	07/08/2009	CHITRAKUT DHAM COOPERATIVE HOUSING SOC LTD,	MR UI VYAS	KHARAK HARIBHAI RAVJIBHAI BHALARIYA,KHARAK KALUBHAI RAVJIBHAI BHALARIYA,KHARAK DHIRUBHAI RAVJIBHAI 3HALARIYA,KHARAK UJIBEN RAVJIBHAI BHALARIYA,KHARAK KANTUBEN RAVJIBHAI BHALARIYA,KHARAK KADVIBEN RAVJIBHAI BHALARIYA,STATE OF GUJARAT	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR C B UPADHYAYA
1513	SA/30/2008	20/02/2013	VINUBHAI NAJIBHAI CHAVDA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MAHESHKUMAR RAMCHANDRA RAVAL,	MS AMRITA AJMERA
1514	SA/31/2008	21/07/2008	VITTHALBHAI GANPATBHAI BHANGI,	(MR MAHENDRA K PATEL)	BHAGI NATHABHAI BABABHAI SINCE DECD. THROUGH HEIRS,BHAGI KRISHNABEN WD/O NATHABHAI BABABHAI,BHANGI RAMESHBHAI BABABHAI,BHANGI GIRISHBHAI BABABHAI,BHANGI KALABEN D/O NATHABHAI BABHAI	
1515	SA/33/2008	16/09/2014	SOLANKI AMRSINH MAGANJI,	MR JITENDRA M PATEL	VINODBHAI NATHABHAI SOLANKI,HARSHAD @ VADIALAL NATHABHAI SOLANKI,RAMESHBHAI NATHABHAI SOLANKI,SHIVABHAI PUNJABHAI SOLANKI SINCE DECD. THRO HIS HEIRS,SITABEN D/O. SHIVABHAI PUNJABHAI SOLANKI,PRAVINBHAI S/O. SHIVABHAI PUNJABHAI SOLANKI,KANTILAL PUNJALAL SOLANKI,DHANJIBHAI PUNJALAL SOLANKI,BHAGWANBHAI PUNJALAL SOLANKI DECD.THRO HEIRS,RAMILABEN WD/O BHAGWANBHAI PUNJABHAI SOLANKI,AMITBHAI S/O BHAGWANBHAI PUNJABHAI SOLANKI,MANISHABEN D/O BHAGWANBHAI PUNJABHAI SOLANKI,SNEHALBEN D/O BHAGWANBHAI PUNJABHAI SOLANKI,MOHITBHAI S/O BHAGWANBHAI PUNJABHAI SOLANKI,MAMLATDAR AND ALT	,GOVERNMENT PLEADER,MS LAXMI C NAINANI,(MR KK BRAHMBHATT),MR SATYAM Y CHHAYA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1516	SA/34/2008	08/02/2011	JUNAGADH MUNICIPAL CORPORATION THROUGH AUTHORIZED OFFICER,	MR ASHISH M DAGLI	VINESH RAMESHCHANDRA PATADIYA,STATE OF GUJARAT,DIRECTOR OF NAGAR PALIKA THROUGH OFFICE-IN CHARGE	GOVERNMENT PLEADER,RULE SERVED,MR ANSHIN H DESAI
1517	SA/38/2008	22/04/2010	KASAM MAHMAD KALLU(CHHIPAKA) SINCE DECD. THROUGH HEIRS,MUNIRA KASAMBHAI CHHIPAKA,SAKERA KASAM MAHMAD KALLU	MR SP MAJMUDAR	ABDUL RAHEMAN ISMAIL YOUSUF BHAMJI,SALAMA ISMAIL YOUSUF BHAMJI,AYESHA ISMAIL YOUSUF BHAMJI,ISMAIL YOUSUF BHAMJI SINCE DECD. THROUGH HEIRS,FATEMA ABDUL RAHEMAN BHAMJI,RABIA HARUN BHAMJI,AMINA ISMAIL YOUSUF BHAMJI,ABDUL SALAM ISMAIL YOUSUF BHAMJJI,RASIDA SULEMAN RAVAT,HAJARA ISMAIL YOUSUF BHAMJI,HAVA ISMAIL YOUSUF BHAMJI,SABERA YOUSUFBHAI BHAMJI	,NOTICE SERVED BY DS,MR ZUBIN F BHARDA
1518	SA/39/2008	03/04/2008	HASMUKHLAL JIVANLAL,	MR AB GATESHANIYA	MAVJBHAI NARANBHAI,	
1519	SA/41/2008	28/01/2009	DIPAKKUMAR KIRITLAL SHAH,	DELETED,MR HARSHIT S TOLIA	DINESHKUMAR JORMALBHAI MODI,	REFUSED SERVED (N)(10)
1520	SA/42/2008	07/08/2008	MANHARBA RANINGABHAI LEGAL HEIR OF RANINGABHAI,SIDDHARAJKUMAR RANINGABHAI DHANDHAL LEGAL HEIR OF	MR AR THACKER	LEGAL HEIRS OF BAVAJI ATMARAM MOTIRAM AND LEGAL HEIRS OF,KAMLABEN PRABHUDAS,SUSHILABEN PRABHUDAS C/O N M AGRAWAT,BHAKTIRAM PRABHUDAS,URMILABEN PRABHUDAS,RAMESHCHANDRA PRABHUDAS,HARSUKHBHAI PRABHUDAS,CHANDRAPRABHABEN PRABHUDAS,KUNDANBEN KAMLESHBHAI,RAJESHWARIBEN PRABHUDAS	
1521	SA/43/2008	21/06/2012	SHANTABEN ARJUNBHAI PANCHANI,	MR MRUGEN K PUROHIT	GIANTS GROUP OF JETPUR,POPATLAL NAGJIBHAI PATEL	RULE SERVED,MR BHAVESH P TRIVEDI
1522	SA/44/2008	23/07/2008	SURESHBHAI KHODABHAI SABAD,	MR HARSHIT S TOLIA	LAXMIBEN SURESHBHAI SABAD,	MR ASHISH M DAGLI,MR BHUMIT S SHAH
1523	SA/45/2008	28/08/2008	THAKORE HIRAJI NEMAJI,	MR HRIDAY BUCH	THAKORE DHARSHIJI GANESHJI,	
1524	SA/46/2008	07/08/2008	ABDUL RAZAK KASAMBHAI TUTIYA,SIDDIQBHAI HAJI ISMAIL KHATKI	MR MM TIRMIZI	STATE OF GUJARAT THROUGH,DISTRICT COLLECTOR,DEPUTY COLLECTOR,UPLETA NAGAR PALIKA,MAMLATDAR,SHETH TANSUKHRAY DALPATRAY	
1525	SA/47/2008	07/08/2008	BACHUBHA DADBHA GOHIL,KARNUBHA BACHUBHA GOHIL,VIKRAMSINH BACHUBHA GOHIL,MAHENDRASINH BACHUBHA GOHIL	MR MP PRAJAPATI	TEMBHA CHHANUBHA GOHIL,JAYUBHA CHHANUBHA GOHIL,KOLI MOHNA VELJIBHAI (RAMPARWALA)	MR HARSHIT S TOLIA
1526	SA/48/2008	26/06/2009	CHAUDHARI KANJIBHAI HEDUBHAI SINCE DECD. THROUGH HEIRS,CHAUDHARI ISHWARBHAI KANJIBHAI,CHAUDHARI AMTHABHAI KANJIBHAI SINCE DECD. THROUGH HEIRS,CHAUDHARI LAVJIBHAI AMTHABHAI,CHAUDHARI LAXMANBHAI AMTHABHAI,CHAUDHARI SAGRAMBHAI AMTHABHAI,CHAUDHARI RAIBEN AMTHABHAI,CHAUDHARI GAGIBEN AMTHABHAI,CHAUDHARI HETIBEN KANJIBHAI,CHAUDHARI RAJIBEN KANJIBHAI,CHAUDHARI JAMIBEN KANJIBHAI,CHAUDHARI KHETIBEN KANJIBHAI	MR MANISH R RAVAL	VAGHARI BECHARBHAI JESANGBHAI,VAGARI CHANDUBHAI BECHARBHAI,VAGARI BABUBHAI BECHARBHAI,VAGARI RASANGBHAI BECHARBHAI,VAGARI RAMESHBHAI BECHARBHAI,VAGARI MINABEN BECHARBHAI,VAGARI VELABHAI JESANGBHAI SINCE DECD. THROUGH,VAGARI FAKIRBHAI VELABHAI,VAGARI CHATURBHAI VELABHAI	,MR AM PAREKH,MR PANKAJ K SONI,MR DIPESH K SONI
1527	SA/49/2008	08/07/2008	MUKESHKUMAR HASMUKHLAL SHAH,	MR HM PARIKH	PETLAD COMMERCIAL BANK,PETLAD NAGARIK SAHAKARI BANK,HIRALAL TULSIDAS SHROFF,RIDDHI SIDDHI SHROFF,VINAYAK SHROFF,LAKSHMINARAYAN SHROFF,JALARAM SHROFF,SAIBABA SHROFF,SURYA METAL CRAFT,MAHAVIR SALES,SONAL STEEL FURNITURE,ZENITH FURNITURE MART,STEEL CO FURNITURE MART,ENTERPRISE CELLO DISTRIBUTOR,RAJDEEP STEEL INDUSTRIES,HASMUKH SONI,KANTILAL B PATEL,HIRABHAI VAGHJIBHAI JADAV	
1528	SA/50/2008	05/07/2012	MOCHI BHAGWANBHAI NARSHIBHAI SINCE DECD. THROUGH HEIRS,RAMESHBHAI BHAGWANBHAI MOCHI,RAIYABEN BHAGWANBHAI MOCHI,RANJANBEN BHAGWANBHAI MOCHI	MS LAXMI C NAINANI	ADARIYANA GRAM PANCHAYAT,	MR MS RAO

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1529	SA/51/2008	27/11/2018	BHUDARBHAI DWARKADAS PATEL DECEASED THROUGH HIS HEIRS,RAMESHCHANDRA BHUDARBHAI PATELLEGAL HEIRS OF DECD.BHUDARBHAI,KIRTIKUMAR BHUDARBHAI PATEL LEGAL HEIRS OF DECD.BHUDARBHAI,RAMESHCHANDRA BHUDARBHAI PATEL,KETANKUMAR RAMESHCHANDRA PATEL	MR JIGAR M PATEL,	LEGAL HEIRS OF DECEASED PRAHLADBHAI SHIVABHAI PATEL,MADHUBEN PRAHLADBHAI SHIVABHAID/O PRAHLADBHAI S PATEL,KASHIBEN SHIVABHAI PATEL D/O PRAHLADBHAI S PATEL,PUNABEN PRAHLADBHAI SHIVABHAI D/O PRAHLADBHAI S PATEL,JASWANTBHAI PRAHLADBHAI PATEL HEIR OF MOTIBEN P PATEL,JASWANTBHAI PRAHLADBHAI PATEL KARTA OF HUF,DEEPAKBHAI CHUNIBHAI PATEL HEIR OF CHUNIBHAI S PATEL,SHAILESH CHUNIBHAI PATEL,DEEPAK CHUNIBHAI PATEL HEIR OF DIWALIBEN C PATEL,BALDEVBHAI CHUNIBHAI PATEL KARTA OR HUF,PRAHLADBHAI AMBALAL PATEL KARTA OF HUF,SOMABHAI AMBALAL PATEL,GOVINDBHAI AMBALAL,CHATURBHAI AMBALAL,DIPEN PRAHLADBHAI PATEL,NIKUNJ PRAHLADBHAI PATEL	,NOTICE SERVED,MR KC TRIVEDI
1530	SA/52/2008	20/04/2009	RAJPUT MAFAJI VELAJI,	MR TEJAS P SATTA	PATEL NATWARBHAI SHIVRAMBHAI,HEIRS OF DECEASED PATEL PRAVINKUMAR SHIVRAMBHAI,HIRABEN PRAVINBHAI PATEL,KIRANBHAI PRAVINBHAI PATEL,MANOJBHAI PRAVINBHAI PATEL,GEETABEN PRAVINBHAI PATEL,HANSABEN PRAVINBHAI PATEL,DAZABEN PRAVINBHAI PATEL,PATEL DINESHBHAI SHIVRAMBHAI	,NOTICE SERVED,MR AMIT C NANAVATI
1531	SA/53/2008	05/05/2016	MANHARBA MADHUBHA JADEJA,	MR.D K.PUJ	JASVANTSINH DOLATSINH JADEJA SINCE DECD. THROUGH HEIRS,MAYABEN J JADEJA,TAMBA J JADEJA,DEVKUNVERBA J JADEJA,RANJANBA J JADEJA,MUKUNDBA J JADEJA,HARSHABA J JADEJA,NEENABA J JADEJA,HARISHCHANDRASINH J JADEJA,HEMANDRASINH J JADEJA,RAJKUNVERBA DOLATSINH,DHIRAJBA DOLATSINH,HEMKUNVERNA ALIAS BABLABA DOLATSINH,GHANSHYAMSINH MADHUBHA JADEJA,SAJANBA MADHUBHA JADEJA,MAHESHBHAI MADHUBHA JADEJA,CHANDRABA RAMSINH RAOLJI,MAYUR MADHUBHA JADEJA,KRUSHNABA MADHUBHA JADEJA,DHIREN AMRUTLAL DHORDA	,RULE NOT RECD BACK,RULE SERVED,(DEVENDRA K RATHOD),MR. JAY M THAKKAR
1532	SA/56/2008	05/09/2012	DESAI VIKRAMBHAI SENDHABHAI,DESAI KAUSHIKBHAI SENDHABHAI,DESAI SENDHABHAI MADANBHAI	MR PRAKASH K JANI	DESAI SANKABHAI BIJOLBHAI,DESAI SARTANBHAI BIJOLBHAI SINCED ECD. THROUGH HEIRS,DESAI MALIBEN WD/O SARTANBHAI,DESAI LALLUBHAI SARTANBHAI,DESAI ZEMORBHAI SARTANBHAI,DESAI JIVABHAI SARTANBHAI,DESAI SAKABEN WD/O JIVABHAI SARTANBHAI,DESAI ASHABEN JIVABHAI SARTANBHAI,DESAI NISHABEN JIVABHAI SARTANBHAI,DESAI LALO JIVABHAI,DESAI AMRUTBHAI SARTANBHAI,DESAI TAKHIBENSARTANBHAI,DESAI ZEMORBHAI SARTANBHAI,DESAI BALDEVBHAI JESANGBHAI,DESAI BHULABHAI VESTABHAI,DESAI AMRATBHAI AJMALBHAI,DESAI AJMALBHAI HARIBHAI,DESAI SOMABHAI AJMALBHAI,DESAI SEEBHAI AJMALBHAI	,RULE SERVED,SERVED BY AFFIX. (R),MR PANKAJ S CHAUDHARY
1533	SA/57/2008	07/09/2008	KESHAVLAL MOTIRAM PRAJAPATI,MANIBEN MOTIDAS PRAJAPATI,SHIVIBEN MOTIDAS PRAJAPATI	MR PRAKASH K JANI	AMBALAL KUBERDAS (BHANDARI) PATEL,	
1534	SA/58/2008	07/09/2008	LIMGAVKAR SANDHYABEN SURESHCHANDRA THROUGH POA,	MR HR PRAJAPATI	HARI OM INDUSTRIES,PATEL CHATURBHAI KESHAVLAL,PATEL AMRUTBHAI KALIDAS,PATEL ISHWARBHAI HIRABHAI,PATEL SITABEN NARANBHAI,PATEL JAYANTIBHAI HARGOVANDAS,PATEL RAJENDRAKUMAR PRAHLADBHAI	
1535	SA/59/2008	16/07/2008	BHATIA CHIMANLAL PUNAMCHAND,BHATIA SHANTILAL PUNAMCHAND	MR BHARAT JANI	SHARDULKUMAR SASHUKUMAR MAJMUDAR,PRAGNESHKUMAR SASHUKUMAR MAJMUDAR	
1536	SA/61/2008	16/07/2008	PRABHATBHAI MANABHAI PARMAR,	(MR NN PRAJAPATI)	THASARA TALUKA PANCHAYAT THROUGH PRESIDENT OR HIS,THASARA TALUKA PANCHAYAT THROUGH TALUKA DEVELOPMENT,BADAM GRAM PANCHAYAT THROUGH SARPANCH OR HIS	

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1537	SA/62/2008	02/01/2017	GIRDHARBHAI BHALODIA THROUGH HEIRS,JAYABEN @ JYOSHANABEN GIRDHARBHAI BHALODI,SAMIRKUMAR GIRDHARBHAI BHALODIA,DIVYESHKUMAR GIRDHARBHAI BHALODIA,RASIKBHAI VACHHANI	DECEASED LITIGANT,MR SANDIP M PATEL	MADHUBEN JIVANBHAI VADHALA,KHIMJIBHAI KARMASHIBHAI RUPANI,GAFARBHAI ABDULBHAI MAKWANA	MR TUSHAR L SHETH
1538	SA/63/2008	08/10/2009	SHAH TEJPAL SOMCHAND,	MR VASANTS SHAH	SHANTABEN WD/O SHAH AMRATLAL LALCHAND,SHAH ARVINDKUMAR AMRATLAL,SHAH JAYANTILAL AMRATLAL,SHAH BABALAL MANILAL,SHAH VASANTLAL MANILAL,SHAH MANHARLAL MANILAL,SHAH CHANDULAL MANILAL,SHAH MAHENDRA JESANGLAL,SHAH PRAVINKUMAR JESANGLAL,SHAH MADHUKANT JESANGLAL,SHAH VINODKUAMR JESANGLAL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
1539	SA/65/2008	07/09/2008	KESHAVLAL VALABHAI VANKAR,	MR AJAY L PANDAV	VIMLABEN WIFE OF HARMANBHAI BHILALBHAI,KHODABHAI MOTIBHAI PATEL,ASHOKBHAI MOTIBHAI PATEL	
1540	SA/67/2008	14/06/2012	STATE OF GUJARAT,COMPETENT OFFICER & DY.COLLECTOR	GOVERNMENT PLEADER	EXECUTIVE OF KHATU MULJI PAREKH,JAYSINH MULJI PAREKH,	MR SUNIL B PARIKH
1541	SA/70/2008	04/02/2008	NANIBEN VASAVA,	HL PATEL ADVOCATES	JAGDISH RAMANLAL PANCHAL,SAHEBA OF MORBI SMT.MONHIMI KUNVARBA VIJAYSINHJI GOHIL,VINAKUMARI INDERJITSINH GOHIL,INDERVIKRAMSING INDERJITSINGH GOHIL,INDERVADANSINGH INDERJITSING GOHIL	,MS SONALI R DESAI,MR UDAYAN P VYAS
1542	SA/71/2008	05/04/2011	SURESHCHANDRA NAGINDAS GANDHI,DIPAKKUMAR SHANTILAL DOSHI	NANAVATY ADVOCATES	STATE OF GUJARAT,MAMLATDAR,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1543	SA/72/2008	23/07/2008	LAVAR GAURIBEN @ KASHIBEN NAGJIBHAI GANESHBHAI,LAVAR AMRABHAI NAGJIBHAI,LAVAR VITTHALBHAI MAGJIBHAI,LAVAR KHETUBEN NAGJIBHAI GANESHBHAI,LAVAR MUGARBEN NAGJIBHAI GANESHBHAI,LAVAR DHANIBEN NAGJIBHAI GANESHBHAI	MR IM PANDYA	MISTRI HARIBHAI MOHANLAL,MISTRI CHNADULAL MOHANLAL	MR RC JANI
1544	SA/73/2008	29/09/2008	MANSUKHBHAI RAMJIBHAI,MANIYABHAI RAMJIBHAI,CHHAGANBHAI PARSINBHAI	MS SNEHA A JOSHI	STATE OF GUJARAT,BHEMABHAI RAMJIBHAI,LAKHUDIBEN WD/O BHEMABHAI RAMJIBHAI,RAMESH BHEMA SON OF BHEMA RAMJI,RAKESH BHEMA SON OF BHEMA RAMJI,LILABEN BHEMA,SUMILBEN BHEMA	
1545	SA/75/2008	05/05/2010	KESHAVLAL AMTHALAL MASTER (PATEL),ASHOK KESHAVLAL PATEL	MR MEHUL H RATHOD	R K CONSTRUCTION COMPANY,GODHARDHANDAS KALIDAS PATEL,MANIBEN GORDHANDAS PATEL,KAUSHIKBHAI GORDHANDAS PATEL	,RULE UNSERVED,MR VIRAT G POPAT
1546	SA/80/2008	20/01/2020	DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MS SEJAL K MANDAVIA	JAYANTILAL CHIMANLAL SOLANKI,MAKANBHAI KANJIBHAI PARMAR,DOLIYA BABLABHAI VASAVA,NAVJIBHAI BABABHAI VASAVA(DEC. THRU LEGAL HEIRS),JAGDEEPBHAI NAVJIBHAI VASAVA,HARDIKBHAI NAVJIBHAI VASAVA,BALVANTSINH A RAJ SINCE DECD. THROUGH HEIRS,MADHUBEN BALVANTSINH RAJ,MAHENDRASINH BALVANTSINH RAJ,YOGENDRASINH BALVANTSINH RAJ,HARENDRASINH BALVANTSINH RAJ,SECRETARY	,GOVERNMENT PLEADER,MR NK MAJMUDAR,MR HARSHAD K PATEL
1547	SA/81/2008	17/07/2008	PATEL HIRABHAI LAVJIBHAI,	MS SNEHA A JOSHI	PATEL AMRUTBHAI LAVJIBHAI,PATEL MAGANBHAI LAVJIBHAI,PATEL KANITBHAI LAVJIBHAI	SHRIKAR H BHATT,MR BHAVIK J PANDYA
1548	SA/82/2008	21/04/2010	ANANDIBEN JAMABHAI PATEL,	MR VIPUL S MODI	STATE OF GUJARAT THROUGH,MAMLATDAR & AGRICULTURAL LANDSTRIBUNAL (CEILING) WAV,PUNJIBEN RAVJIBHAI PATEL SINCE DECD. THROUGH HEIRS,NAGJIBHAI RAVJIBHAI PATEL,KANKUBEN RAVJIBHAI PATEL,NATHUBEN JEMAL NAGA PATEL,SANTOKBEN JEMAL NAGA PATEL SINCE DECD. THROUGH HEIRS,KARSHANBHAI PATABHAI PATEL,JAVABHAI PATABHAI PATEL,RAIMALBHAI PATABHAI PATEL,PATABHAI AMARABHAI PATEL	,GOVERNMENT PLEADER,NOTICE SERVED

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1549	SA/83/2008	05/05/2010	LEGAL HEIRS OF DECEASED BABARBHAI VESTABHAI AHIR,SOMIBEN WD/O BABARBHAI VESTABHAI AHIR,DHIRUBHAI BABARBHAI AHIR,DURLABHBHAI BABARBHAI AHIR,SHUKKARBHAI BABARBHAI AHIR,SOMABHAI HARIBHAI AHIR,CHHOTUBHAI MORARBHAI AHIR,MAGANBHAI MORARBHAI AHIR,NARANBHAI MORARBHAI AHIR,BHAGUBHAI BAWABHAI AHIR,THAKORBHAI BABARBHAI AHIR	MR RK MISHRA	LEGAL HEIRS OF DECEASED CHHANABHAI JIWLABHAI AHIR,LAXMIBEN CHHANABHAI AHIR,DURLABHBHAI CHHANABHAI AHIR (DECEASED),BABARBHAI CHHANABHAI AHIR,KHUSHALBHAI CHHANABHAI AHIR,DHIRUBHAI CHHANABHAI AHIR,SUMANBHAI CHHANABHAI AHIR,SHANTIBEN CHHANABHAI AHIR,MANIBEN CHHANABHAI AHIR,NAYNABEN CHHANABHAI AHIR,DHANUBEN CHHANABHAI AHIR,BALUBHAI CHHANABHAI AHIR	,DELETED,MR BM MANGUKIYA
1550	SA/85/2008	03/09/2016	ALLAUDDINBHAI MOHAMMADBHAI AJMERI ADMINISTRATOR & HEIR OF,	MR ARPIT P PATEL	GAUTAMBHAI BABUBHAI PATEL ADMINISTRATOR & LEGAL HEIR OF,	MS JYOTSNA M AMIN
1551	SA/89/2008	05/09/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHAV INDUSTRIES,	MR AMAR D MITHANI
1552	SA/90/2008	27/11/2008	STATE OF GUJARAT,DIRECTOR, EMPLOYMENT & TRAINING,DISTRICT EMPLOYMENT EXCHANGE OFFICER	GOVERNMENT PLEADER	N V ASHAR,	MR SACHIN D VASAVADA
1553	SA/91/2008	05/05/2010	PRAJAPATI AMBARAM NAGARBHAI,PATEL MAHADEVBHAI GORDHANDAS	MR YATIN SONI	PRAJAPATI HARJIBHAI,PRAJAPATI ISHVARBHAI NAGARBHAI,PRAJAPATI VISABHAI NAGARBHAI SINCE DECD. THROUGH HEIR,KASHIBEN VISABHAI NAGARBHAI,PRAJAPATI SATISHBHAI VISABHAI,DHANIBEN NAGARBHAI,PALIBEN NAGARBHAI	,NOTICE SERVED,DELETED,MR VIMAL M PATEL
1554	SA/92/2008	20/11/2008	RAMJIBHAI KANABHAI PATEL,	MR SK PATEL	HEIRS & LEGAL REPRESENTATIVE OF DECEASED JIVRAJBHAI,BHURABHAI JIVRAJBHAI,BHAI PREMIBEN JENABHAI,KUNDANBEN JIVABHAI,LILAVANTI JIVABHAI,HANSABEN JIVABHAI,JAYABEN SAVJI	,MR DIVYESH SEJPAL
1555	SA/94/2008	05/12/2008	SANKALBHAI VESTABHAI RATHWA,SHANKERBHAI VESTABHAI RATHWA,MADHIBEN VESTABHAI RATHWA,RUPLIBEN VESTABHAI RATHWA,MALJIBEN VESTABHAU RATHWA,BHUKHIBEN VESTABHAI RATHWA'S LEGAL HEIRS	MR MP SHAH,MS. KRUTI M SHAH	TERSINGBHAI SHANABHAI RATHWA,CHHATRASINH SHANABHAI RATHWA,JAGDISHBHAI SHANABHAI RATHWA	
1556	SA/95/2008	24/12/2010	PATEL NATHABHAI SAVJIBHAI,PATEL SHARDABEN NATHABHAI,PATEL AMRUTBHAI NATHABHAI,PATEL AMBABEN NATHABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL MANEKBEN GALBABHAI,PATEL MAHESHBHAI GALBABHAI,PATEL DIPAKBHAI GALBABHAI	MR R.K.MANSURI
1557	SA/96/2008	16/06/2010	DARSHAN OIL MILL,	MR VIREN G DAVE	JETPUR NAVAGADH NAGARPALIKA,CHAPRAJPUR GRAM PANCHAYAT	NOTICE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1558	SA/98/2008	28/04/2010	GANGDAS KHODIDAS,	MR JJ YAJNIK	HIRABHAI RAMABHAI DODIYA,	MR ASHISH M DAGLI
1559	SA/100/2008	25/07/2008	STATE BANK OF SAURASHTRA,BRANCH MANAGER	MR PRANAV G DESAI	RASKLAL PRAGJIBHAI THAKKER,	(MR MB GANDHI)
1560	SA/101/2008	27/04/2012	CHANDULAL GORDHANBHAI MAKWANA,	MS SEJAL K MANDAVIA	EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,EXECUTIVE ENGINNER,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,MR RC JANI
1561	SA/104/2008	14/08/2008	KHALAPBHAI GOVANBHAI PATEL,GOSHAIBHAI GOVANBHAI PATEL,RATILAL GOVANBHAI PATEL	MR RC KAKKAD	HEIRS OF DECD.THAKORBHAI GOVANBHAI PATEL,MINOR MAHENDRABHAI THAKORBHAI PATEL,THRO'VIJAYABEN T PATEL,MINOR USHABEN THAKORBHAI PATELTHRO'VIJAYABEN T PATEL,MINOR MAHITABEN THAKORBHAI PATEL,THRO'VIJAYABEN T PATEL,MINOR DAXABEN THAKORBHAI PATELTHRO'VIJAYABEN T PATEL	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1562	SA/106/2008	26/04/2019	RABARI LILA MEVA-SINCE DECD.THROUGH L.H.,VAHJIBHAI S/O RABARI LILA MEVA,MAFATBHAI S/O RABARI LILA MEVA,KANABHAI S/O RABARI LILA MEVA,BHIKHIBEN D/O RABARI LILA MEVA,MAGANBHAI S/O RABARI LILA MEVA,KUVERBEN D/O RABARI LILA MEVA,JAMIBEN D/O RABARI LILA MEVA,AMRATBHAI S/O RABARI LILA MEVA,RAMESHBHAI S/O RABARI LILA MEVA	,MR VIPUL S MODI	THE STATE OF GUJARAT,	GOVERNMENT PLEADER
1563	SA/108/2008	21/02/2017	LABHSHANKAR MULCHNAD JAGESIA,	MR AB VYAS	LILAVATI LABHSHANKAR JAGESIA,	MS MEGHA R CHITALIA,HCLS COMMITTEE,MS G R VIJAYALAKSHMI
1564	SA/110/2008	06/11/2012	GHANCHI IBRAHIMBHAI ABDULABHAI,	MR UI VYAS	STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER,RULE SERVED
1565	SA/111/2008	15/10/2008	RAMANBHAI GOVINDBHAI PATEL,	MR NK MAJMUDAR	SUSHILABEN KANTIBHAI ISHWARBHAI,SANDIPKUMAR KANTILAL BHATT,KANTILAL ISHWARBHAI BHATT	MS. SHAILI A KAPADIA
1566	SA/113/2008	07/10/2008	PATEL SOMABHAI KALABHAI,	MR JV JAPEE	RABGE FOREST OFFICER,STATE OF GOVERNMENT THROUGH DISTRICT COLLECTOR	
1567	SA/114/2008	23/07/2008	PATEL KANTILAL NAGARDAS,PATEL AMTHABHAI NAGARDAS,PATEL SHANKARBHAI NAGARDAS,PATEL JAYANTIBHAI NAGARDAS,RATANBEN HARILAL PATEL,JHAVERBEN NAGARDAS PATEL	MR BHARAT JANI	VAGHRI NANJIBHAI HARKHUBHAI,VAGHRI HAVLA HAVJI THROUGH HEIRS,VAGHRI MANGA HAVLA,BAI SONI HAVLA HAVJI,BAI SHANTA VAGHRI HAVLA HAVJI,VAGHRI BABUBHAI MAFATBHAI,VAGHRI CHAMPABEN MAFATBHAI,VAGHRI TAKHIBEN MAFATBHAI,VAGHRI MANGIBEN MAFATBHAI	
1568	SA/115/2008	07/10/2008	BALUBHAI BHANGIYABHAI CHAUDHARI,ARJUNBHAI BHANGIYABHAI CHAUDHARI (DECEASED),MANCHABHAI RALABHAI CHAUDHARI,CHHANABHAI RALABHAI CHAUDHARI,NATUBHAI RALABHAI CHAUDHARI	MR HRIDAY BUCH	HEIRS OF DECEASED PANIBEN WD/O DODIYABHAI SEVIYABHAI,CHHAGALIBEN D/O DODIYABHAI SEVIYABHAI,HEIRS OF SAVALIBEN D/O DODIYABEN SEVIYABHAI,AMRUTBHAI BABUBHAI CHAUDHARY,RUSTAMBHAI BABUBAHI CHAUDHARI,KANTUBHAI BABUBHAI CHAUDHARI,SUMANBHAI BABUBHAI CHAUDHARI,SOMABHAI DODIYABHAI CHAUDHARI,SURESHBHAI DODIYABHAI CHAUDHARI,SUKHABHAI DODIYABHAI CHAUDHARI,NAVINBHAI DODIYABHAI CHAUDHARI,RAMESHBHAI DONDIABHAI CHAUDHARY	
1569	SA/116/2008	11/11/2009	KAILASBEN WD/O JASHBHAI LALLUBHAI PATEL,	MR PR NANAVATI	MAHENDRABHAI LALLUBHAI PATEL,	MR ASHUTOSH R BHATT
1570	SA/117/2008	07/10/2008	LUHAR ABDUL RAZAK SULTANBHAI,	MR RC JANI	PATEL DHULABHAI RAMDAS ADMINISTRATOR & PARTNER OF,PANCHAL NAYANKUMAR CHANDRAKANTADMINISTRATOR & PARTNER OF,PATEL VITTHALBHAI MADHAVLAL ADMINISTRATOR & PARTNER OF	
1571	SA/118/2008	07/08/2010	MOTIBHAI AMBALAL PATEL,	(MR TS NANAVATI)	SHANTABEN D/O ZAVERBHAI PUNJABHAI PATEL.SINCE DECD THROUGH,BHIKHABHAI AMBALAL PATEL,JAYESHBHAI BHIKHABHAI PATEL,RAJESHBHAI BHIKHABHAI PATEL,PATEL SAROJBEN MAHESHBHAI,VIDYABEN BHUPENDRAKUMAR PATEL,DHARMISHTABEN NARENDRAKUMAR PATEL	(MR RN SHAH)
1572	SA/119/2008	05/09/2012	UNION OF INDIA,COMMANDER	MR HARIN P RAVAL,MR SATYAM Y CHHAYA	GANDU JIVRAJ PATEL,	MR MANOJ N POPAT
1573	SA/120/2008	05/04/2009	JANI JYOTSNABEN JAGMOHAN,	MR NK MAJMUDAR	HIRABEN DHULABEN DEVABHAI PRAJAPATI,	MR AMIT C NANAVATI
1574	SA/122/2008	28/04/2010	MORARBHAI RANCHHODBHAI PATEL DECEASED THROUGH HEIRS,SAMUBEN MORARBHAI PATEL,PATEL SAVABHAI MORARBHAI,PATEL KANUBHAI MORARBHAI,PATEL RAJIBEN MORARBHAI,PATEL LAKHIBEN MORARBHAI,PATEL DINESHBHAI PRABHUDAS,PATEL LALABHAI PRABHUDAS	(MR UTKARSH B JANI)	VIRCHANDBHAI PRABHUDAS PATEL DECEASED THROUGH HEIRS,PATEL RAJIBEN VIRCHANDBHAI,PATEL KANKUBEN VIRCHANDBHAI,PATEL SHANTABEN VIRCHANDBHAI,PATEL HARIBHAI VIRCHANDBHAI,MANCHHARAM PRABHUDAS PATEL DECEASED THROUGH HEIRS,PATEL RAYCHAND MANCHHARAM,PATEL MOHANBHAI MANCHHARAM,PATEL KANUBHAI MANCHHARAM,PATEL MENIBEN MANCHHARAM,PATEL PRAMILABEN MANCHHARAM	,NOTICE SERVED,(MR MAHENDRA K PATEL)

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1575	SA/124/2008	14/07/2008	PATEL GEETABEN W/O PATEL VIRENDRAKUMAR RAMANLAL,	MR DIPAK R DAVE,MR MANISH P MEHTA	PATEL VIRENDRAKUMAR RAMANLAL,	(MR YF MEHTA)
1576	SA/125/2008	10/04/2010	CHANDRAKANT BHOGILAL KAYASTH,	MR BS PATEL,MRS RANJAN B PATEL	SHANTIBEN SOMABHAI RATHOD,NARSEHBHAI SOMABHAI RATHOD,GURIYABHAI SOMABHAI RATHOD	NOTICE SERVED,MR DAKSHESH MEHTA
1577	SA/126/2008	23/07/2008	B.A.TRADERS,	MR TEJAS P SATTA	RAMKRISHNA OIL MILLS,RAMESHBHAI SAVJIBHAI VORA,BHARATBHAI GORDHANBHAI VORA,CHANDUBHAI SAVJIBHAI VORA,DHARNEDBHAU SHAMBHUBHAI VORA,BHAGWANBHAI UGARBHAI VORA	
1578	SA/127/2008	17/12/2009	STATE OF GUJARAT,MAMLATDAR JUNAGADH,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER	SAIYED PIRMIYA GULAM RASULMIYA,	MR SHAKEEL A QURESHI,MR A.A. KURESHI
1579	SA/129/2008	13/08/2008	ALIBHAI BAPUBHAI,	MR EE SAIYED	RAHIMABEN RAHAMANKHAN SIPAI,ANISHKHAN RAHAMANKHAN SIPAI	,(MR AJ SHASTRI)
1580	SA/132/2008	18/07/2012	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER	CHANDUBHAI RAGHAVBHAI KUMBHANI,	MR ANSHIN H DESAI
1581	SA/133/2008	05/12/2010	HEIRS OF ISMAIL PATEL,SAKINA GULAMNABI ISMAILBHAI,SALIMBHAI GULAMBHAI,SAEEDBHAI GULAMBHAI	(MR TS NANAVATI)	KISHORKUMAR PANNALAL JAIN,NITINKUMAR PANNALAL JAIN	MR YN RAVANI
1582	SA/135/2008	07/08/2008	JAYPALSINH GHANSHYAMSINH JHALA,	(MR HEMANG R RAWAL)	TALSIBHAI CHHAGANBHAI PATEL DECEASED THRO LEGAL HEIRS,KAILASHBEN WD/O TALSIBHAI CHHAGANBHAI PATEL,JAYABEN D/O TALSIBHAI CHHAGANBHAI PATEL,KRISHNABEN D/O TALSIBHAI CHHAGANBHAI PATEL,PRAKASHKUMAR TALSIBHAI PATEL,PATEL MADHABHAI CHHAGANBHAI DECEASED THRO LEGAL HEIRS,PATEL KARSANBHAI MADHABHAI,CHANDRIKABEN D/O MADHABHAI CHHAGANBHAI PATEL,MANIBEN WD/O MADHABHAI CHHAGANBHAI PATEL,PATEL DAHYABHAI MADHABHAI DECEASED THRO LEGAL HEIRS,HIRABEN WD/O DAHYABHAI MADHABHAI PATEL,PATEL HITENDRAKUMAR DAHYABHAI,PATEL PRABHABHAI CHHAGANBHAI,PATEL DAVABHAI CHHAGANBHAI DECEASED THRO LEGAL HEIRS,RAMILABEN D/O DAVABHAI CHHAGANBHAI PATEL,SHANKARKUNVARBA WD/O GHANSHYAMSINH HARISINH JHALA,HITENDRASINH GHANSHYAMSINH JHALA,KIRTISINH GHANSHYAMSINH JHALA DECEASED THRO LEGAL HEIRS,KAUSHALYABA WD/O KIRTISINH GHANSHYAMSINH JHALA,MINOR HEMENDRASINH KIRTISINH JHALA THRO KAUSHALYABA K JHALA,NIRUKUMAR D/O GHANSHYAMSINH HARISINH JHALA,GHANSHYAMSINH HARISINH JHALA (DELETED),DIGVIJAYSINH HARISINH JHALA,PRAKASHBA D/O DIGVIJAYSINH HARISINH JHALA,HANUMANSINH DIGVIJAYSINH JHALA,KUMUDCHANDRA DIGVIJAYSINH JHALA,RANJANBA D/O DIGVIJAYSINH HARISINH JHALA,NAINARAJBA D/O DIGVIJAYSINH HARISINH JHALA,MANHARKUVARBA WD/O DIGVIJAYSINH HARISINH JHALA	
1583	SA/137/2008	07/10/2008	PATEL AMBARAM DWARKABHAI,BABUBHAI DWARKABHAI,PATEL RAMESHBHAI MADHABHAI	MR RAKESH R PATEL	PATEL SHANKARBHAI UMEDBHAI,AMRATBHAI BALDEVBHAI,PATEL DAYABHAI GANESHBHAI,PATEL MAGANBHAI UMEDBHAI,BAVA KALAVATIBEN L.R. OF DECD SWAMI SHANKARGIRI MOHANGIRI	
1584	SA/138/2008	07/10/2008	KANABHAI @ KANJIBHAI UKABHAI,	MR NEERAJ J VASU,MR CR MISHRA	BHIKHABHAI VITTHALBHAI KALIA,	
1585	SA/139/2008	17/02/2016	HASUBHAI POPATLAL VAGHER,	MR JA ADESHRA	PRATIBHABEN ASHWINKUMAR VORA,	(MR MB GANDHI),MR CHINMAY M GANDHI
1586	SA/140/2008	23/07/2008	NANABHAI RAGHABHAI PATEL,	MR DHAVAL D VYAS	STATE OF GUJARAT,	

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1587	SA/141/2008	07/10/2008	BAVABHAI BADHABHAI PARMAR,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	CHANABHAI THAKARSHIBHAI KOLI,CHHAGANBHAI CHANABHAI KOLI,VALLABHBHAI CHANABHAI KOLI,GOKALBHAI CHANABHAI KOLI	,MR NISHANT LALAKIYA
1588	SA/142/2008	23/07/2008	JIVATBEN D/O BHATIBHAI RANCHODBHAI W/O AMBALAL RAMABHAI,KABHAIBHAI AMBALAL PARMAR,MELABHAI AMBALAL PARMAR,VINUNBHAI AMBALAL PARMAR,MANUBHAI AMBALAL PARMAR	(MR NIKHIL S KARIEL)	PARMAR NARSINHBHAI SHANKARBHAIHEIR OF DECEASED RAMIBEN W/O,	(MR NIRZAR S DESAI)
1589	SA/144/2008	23/07/2008	PATEL AMBALAL TULSIBHAI,	MR MANISH J PATEL	GUJARAT ELECTRICITY BOARD,	
1590	SA/145/2008	05/06/2010	SHARDABEN SHANTIBHAI BARIA,SANJAYKUMAR SHANTIBHAI BARIA,MUKESHKUMAR SHANTIBHAI BARIA,TEJALBEN SHANTIBHAI BARIA	MR UM SHASTRI	KARANSINH SAVRUPSINH THAKOR,CHHATRASINH SAVRUPSINH THAKOR,YUVANSINH SAVRUPSINH THAKOR,VISNUBEN ISHVERSINH THAKOR,STATE OF GUJARAT NOTICE SERVED THROUGH	RULE NOT RECD BACK,RULE SERVED,MR VIKRAM J THAKOR
1591	SA/146/2008	14/07/2008	EXECUTIVE ENGINEER,N M VARIA	MR UM SHASTRI	HARISHCHANDRA MOTISINH PARMAR,STATE OF GUJARAT	
1592	SA/148/2008	21/12/2009	SAVA VAGHA CHAUDHARY SINCE DECD. THRO'HIS HEIRS,VEERA SAVA CHAUDHARY,VIHA SAVA CHAUDHARY,VIBHABHAI SAVABHAI CHAUDHARY SINCE DECD. THRO' HIS HEIRS,SURAJBEN WD/O VIHABHAI SAVABHAI,SAVITABEN D/O VIHABHAI SAVABHAI CHAUDHARY,NARSINHBHAI VIHABHAI CHAUDHARI,SURESHBHAI VIHABHAI CHAUDHARY,RAMJIBHAI VIHABHAI CHAUDHARY,UMEDBEN D/O SVABHAI VAGHABHAI CHAUDHARY SINCE DECD.THRO',LAVJIBHAI CHELABHAI CHAUDHARY,HEMRAJBHAI CHELABHAI CHAUDHARY,HIRABEN D/O LAVJIBHAI CHAUDHARY,VARIBEN D/O SAVABHAI VAGHABHAICHAUDHARY SINCE DECD. THRO',BHAGVANBHAI CHELABHAI CHAUDHARY,MUKESHBHAI BHAGWANBHAI CHAUDHARY,KUNVARBEN D/O BHAGWANBHAI CHAUDHARY,RAIBEN D/O BHAGWANBHAI CHAUDHARY	(MR MAHENDRA K PATEL)	MIYA ADIDKHA NASIBKHA SINCE DECD. THRO' HIS HEIRS,MIYA YAKUBKHAN ABIDKHAN SINCE DECD. THRO' HIS HEIRS,KURESHI NASIBKHAN ABIDKHAN,KURESHI RUKAIYABIBI,KURESHI NUBEDABIBI D/O ABIDKHAN NASIBKHAN,KURESHI SAIRABIBI D/O ADIBKHAN NASIBKHAN,KURESHI HAFIZABIBI D/O ABIDKHAN NASIBKHAN,KURESHI FAZIBIBI D/O ABIDKHAN NASIBKHAN,KURESHI ASHRAFKHA AHMEDKHA SINCE DECD. THRO' HIS HEIR,KURESHI HASUBIBI WD/O YAKUBKHAN ABIDKHAN,KURESHI BILKISBIBI WD/O ASHRAFKHA AHMEDKHA,KURESHI LIYAKATKHAN YAKUBKHAN,KURESHI NASIRKHAN YAKUBKHAN,KURESHI NADIRKHAN YAKUBKHAN,NASIBKHAN ABIDKHAN KURESHI,RUKAIYABIBI KURESI,NUBEDBIBI KURESHI,SAIRABIBI KURESI,HAFIZABIBI KURESHI,FAZIBIBI KURESHI,ASHRAFKHAN AHMEDKHAN KURESHI	
1593	SA/151/2008	23/07/2008	PRABHUDAS RAMDAS AGRAWAL,	(MR MD RANA)	STATE GOVERNMENT OF GUJARAT,	
1594	SA/153/2008	05/10/2012	HABIBI IMAM SHAIKH,AMINABIBI W/O HABIBBHAI IMAMKALU SHAIKH,NIZAM SON/O HABIBBHAI IMAMKALUSHAIKH,MUZAFFAR S/O HABIBBHAI IMAMKALU SHAIKH,BASHIR S/O HABIBBHAI IMAMKALU SHAIKH,LATIF IMAM SHAIKH	MR MA KHARADI,	MOULANA MIJANURAHEMAN DAVUDKHAN PATHAN,SHANKAR NATHA BARIYA,SOMA NATHA BARIYA,BHIKHA NATHA BARIYA,KALU RANA	RULE SERVED,SERVED BY AFFIX. (R),MR PM DAVE,MR ASIT B JOSHI
1595	SA/155/2008	05/10/2012	SHAIKH HABIBI IMAM KALU,AMINABIBI W/O HABIBBHAI IMAMKALU SHAIKH,NIZAM S/O HABIBBHAI IMAMKALU SHAIKH,MAZAFFAR S/O HABIBBHAI IMAMKALU SHAIKH,BASHIR S/O HABIBBHAI IMAMKALU SHAIKH,SHAIKH LATIF IMAM KALU	MR MA KHARADI,	MOULANA MIJANURAHEMAN DAVUDKHAN PATHAN,	MR PM DAVE,MR ASIT B JOSHI
1596	SA/156/2008	23/03/2010	MAHENDRAKUMAR BHAGVANJIBHAI PATEL,PRANLAL RANCHHODBHAI GHODASARA,NARSHIBHAI ANANDJIBHAI PATEL DECEASED THRO LEGAL HEIRS,PATEL JAYABEN NARSHIBHAI,PATEL DINESHBHAI NARSHIBHAI,PATEL ATULKUMAR NARSHIBHAI,SAROJBEN CHHAGANBHAI BHIMANI,PATEL JASMATBHAI TRIBHOVANBHAI,PATEL DALJIBHAI VALJIBHAI	MR GAURANG H BHATT	UNION OF INDIA,	MR RAVI KARNAVAT

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1597	SA/159/2008	20/11/2008	DARJI MAGAN VAJA,	MR GAJENDRA P BAGHEL	SWAMI AMARPURI RAJPURI DECEASED THRO LEGAL HEIRS,HIRAPURI AMARPURI SWAMI,CHAMANPURI AMARPURI SWAMI,PARBATPURI AMARPURI SWAMI,SITABEN D/O AMARPURI RAJPURI,STATE OF GUJARAT	,GOVERNMENT PLEADER
1598	SA/160/2008	30/07/2008	RAMCHAND RAUTA KOLI,	(MR NIKHIL S KARIEL)	JAGMAL RANCHHOD PATEL,BHAGA RAUTA KOLI,RAMJI RAUTA KOLI	,MR NV GANDHI
1599	SA/161/2008	17/12/2008	RAMABHAI MONGHABHAI CHAUDHARI HEIR OF DECD MONGHABHAI S,NATHUBHAI SHAMALBHAI CHAUDHARIHEIR OF DECD NATHUBHAI,BABUBHAI NATHUBHAI,VAJIBEN NATHUBHAI,SANTOKBEN NATHUBHAI,JADIBEN NATHUBHAI,KANTIBHAI NATHUBHAI,DHABUBEN NATHUBHAI,LAVJIBHAI NATHUBHAI,DIED,SHANTABEN NATHUBHAI	MR RC JANI	JOITABHAI SAVABHAI CHAUDHARI,CHHAGANBHAI SAVABHAI CHAUDAHRIDECEASED THROUGH HEIRS,GOVABHAI CHHAGANBHAI CHAUDHRI (SON),MANIBHAI CHHAGANBHAI CHAUDHRI (SON),NATHIBEN CHHAGANBHAI CHAUDHRI (DAUGHTER),LAXMANBHAI CHHAGANBHAI CHAUDHRI (SON),DAHYABHAI CHHAGANBHAI CHAUDHRI(SON),CHANCHIBEN CHHAGANBHAI CHAUDHRI (DAUGHTER),PRAVINBHAI CHHAGANBHAI CHAUDHRI (SON),SANTOKBEN CHHAGANBHAI CHAUDHRI(DAUGHTER)	,NOTICE SERVED,MR MP PRAJAPATI
1600	SA/163/2008	12/10/2008	JAGA MUNJA KOLI,JETHIBEN WD/O BHURABHAI MUNJABHAI,CHHAGANBHAI BHURABHAI,MOHANBHAI BHURABHAI,BHIMABHAI BHURABHAI,MANIBEN RAMESHBHAI BHURABHAI,GOVINDBHAI RAMESHBHAI,MEPABHAI MUNJABHAI,AMRIBEN MUNJABHAI,KOLI BABU BHIKHA,KANA BHIKHA,MOTIBEN WD/O BHIKHA MUNJA	DELETED,MR HR PRAJAPATI,MR MR PRAJAPATI	BHAYA KADVA KOLI,SHRI BHANA JINA KOLI,SHRI DADA KALA,MAYA KALA,SHTI VAGHA KALA,LILABEN KALA,RAKHMANIBEN KALA	,MR MRUGEN K PUROHIT,MR TUSHAR L SHETH
1601	SA/164/2008	17/02/2016	HASUBHAI POPATLAL VAGHER,	MR JA ADESHRA	PRATIBHABEN ASHWINKUMAR VORA,	RULE SERVED BY DS,(MR MB GANDHI),MR. D. P. KINARIWALA,MR CHINMAY M GANDHI
1602	SA/165/2008	08/07/2008	BHAGVANBHAI NANUBHAI RAJPUT,	MR MUKESH N VAIDYA	PASCHIM GUJARAT VIJ CO. LTD,	
1603	SA/166/2008	03/01/2016	MARIYAMBEN JUSABBHAI SANDHI WD/O JUSABBHAI JESABHAI SANDHI,	MR ASHISH M DAGLI	AJITBHAI OSMANBHAI SANDHI,OSMAN MAMADBHAI SANDHI	MS ROOPAL R PATEL
1604	SA/167/2008	15/01/2009	BHATIA THA SATISHCHANDRA LILADHAR VITHANI,	MS LAXMI C NAINANI	KHARVA BHANJI MOHAN,	MR AR THACKER,MS BALA R THACKER
1605	SA/168/2008	13/08/2008	VAJYABEN WD/O SOMABHAI JAMNABHAI,TAKORBHAI SOMABHAI,DHIRUBHAI SOMABHAI,BABUBHAI SOMABHAI	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECEASED VASANTBHAI JAMNABHAI,LACHHIBEN WD/O VASANTBHAI JAMNABHAI,KASHIBEN D/O VASANTBHAI JAMNABHAI,PRAVINBHAI VASANTBHAI RATHOD,SHARDABEN BHARATBHAI RATHOD D/O VASANTBHAI JAMNABHAI,KAMLABEN D/O SOMABHAI JAMNABHAI,VINABEN D/O SOMABHAI JAMNABHAI	
1606	SA/169/2008	02/06/2018	PROPRIETOR OF SHRI SIDDHESH- WARI CONSTRUCTION,	MR.BHARAT PRAJAPATI,MR GAJENDRA P BAGHEL,MR DIPESH K SONI	RAJENDRA SHRAMA,	MR KH BAXI
1607	SA/170/2008	16/10/2008	DAMODARDAS CHUNILAL PANDYA SINCE DECD. THROUGH HEIRS,SHARDABEN DAMODARDAS PANDYA,DILIPBHAI DAMODARDAS PANDYA,JITENDRAKUMAR DAMODARDAS PANDYA,ARVINDKUMAR DAMODARDAS PANDYA,BIPINKUMAR DAMODARDAS PANDYA,BHARTIBEN NARENDRAKUMAR JOSHI,PURNABEN HITESHKUMAR PANDYA	(MR NC NAYAK),MS JYOTSNA M AMIN	MUKUNDKUMAR DALSUKHRAM PANDYA,	MR PRABHAKAR UPADYAY

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1608	SA/171/2008	08/06/2008	ARVINDKUMAR GANGADHAR SONI,	MR ASHISH M DAGLI	LEGAL HEIR - SHANTILAL RATILALSHANTABEN RATILAL BHATT SINCE,DILIP SHANTILAL BHATT,BHARAT SHANTILAL BHATT,AJAY SHANTILAL BHATT,HARSHVARDAN SHANTILAL BHATT SINCE DECEASED THRO LEGAL HEIR,HITESH HARSHVARDAN BHATT,DILIP SHANTILAL BHATT,BHARAT SHANTILAL BHATT,AJAY SHANTILAL BHATT	
1609	SA/172/2008	04/06/2009	GITABEN AMULAKHRAI PANDYA,	MR TULSHI R SAVANI	DINKARRAI POPATLAL VYAS,	MR YN RAVANI
1610	SA/173/2008	30/03/2010	STATE GOVERMENT OF GUJARAT,	GOVERNMENT PLEADER	DHAMA LAKHAMAN UKABHAI,	MR ANSHIN H DESAI
1611	SA/175/2008	05/11/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATILAL PRAGJIBHAI UNADAKAT,R K PARMAR DELETED AS PER COURT'S ORDER,R B PANDYA	DELETED,RULE SERVED
1612	SA/176/2008	23/09/2008	CHAUHAN CHELSING NATHUSING,CHAUHAN KESARSINH CHELSING,CHAUHAN ASHWINKUMAR CHELSING,CHAUHAN KAILASBA CHELSING	MR MAHESH BHAVSAR	RABARI KARMSHIBHAI KARSHANBHAI,RABARI DHARAMSINHBHAI KARSHANBHAI,RABARI KANJIBHAI KARSHANBHAI DELETED,RABARI NAGJIBHAI SENDHABHAI,CHAUHAN MAHENDRASINH DALPATSINH,CHAUHAN RANJITSINH MAGANSINH,BHARVAD DEVABHAI PALABHAI,BHARVAD VASHRAJBHAI DEVABHAI,CHAUHAN CHAMPAKSINH MULSINH,BHARVAD BACHUBHAI MEPABHAI,MARVADI VAGHABHAI AJABHAI,MARVADI BABUBAI PIRABHAI,BHARVAD CHHANABHAI BHURABHAI,BHARVAD GOVABHAI KALABHAI,MARVADI TEJABHAI	
1613	SA/177/2008	08/06/2008	BECHARBHAI RAMABHAI MASANI,	(MR MB GANDHI),MRS TRUSHA M GANDHI,MR CHINMAY M GANDHI	VINUJI JASHWANTSINH THAKORE,VIKRAMBHAI DOSALBHAI GADHVI,KARANBHAI DOSALBHAI GADHVI,BHARATBHAI DOSALBHAI GADHVI	,MR PREMAL R JOSHI
1614	SA/178/2008	08/10/2009	MANORAMBHAI BHANURAI BUCH,	(MR BIREN A VAISHNAV)	SECRETARY,STATE OF GUJARAT	,GOVERNMENT PLEADER
1615	SA/179/2008	21/04/2010	THAKOR KUVARBEN MANGAJI,THAKOR KANTIJI MANGAJI,THAKOR JIVANJI MANGAJI,THAKOR VANAJI BABUJI,THAKOR GHMERJI BABUJI	MR PRAKASH K JANI	ADMINISTRATING TRUSTEES OF RAJMANDIR ASHRAM TRUST,PANDYA DILIPKUMAR SHIVSHANKER,PATEL BHAGWANDAS LALDAS,VIPINKUMAR PUNAMLAL SHAH,KIRITKUMAR CHIMANLAL RAWAL	,REFUSED SERVED (N)(10),MR TEJAS P SATTA
1616	SA/180/2008	29/10/2009	AJITBHAI NAROTTAMDAS PANDYA,	MR DC DAVE	CHANDRAKANT NAROTTAM PANDYA,KIRITKUMAR NAROTTAMDAS PANDYA,NALINCHANDRA NAROTTAMDAS PANDYA	MR RR VAKIL
1617	SA/182/2008	18/04/2011	DIVISIONAL MANAGER,	MS REETA CHANDARANA	HANSABEN (HANSADEVI) WD/O PARMESHWARDIN YADAV,VIRENDRASINH PARMESHWARDIN YADAV,RAJENDRASINH PARMESWARDIN YADAV,RAJPATIDEVI YADAV	NOTICE SERVED,MR YATIN SONI
1618	SA/183/2008	05/11/2012	VAJSUR KHIMRAJ GADHAVI,MANSUR KHIMRAJ GADHAVI	MR HRIDAY BUCH	DAHYABHAI ARJANHAI BARAD,	MR SATYEN B RAWAL
1619	SA/184/2008	05/11/2012	MEDICAL OFFICER,	MR HS MUNSHAW	INDRASINH MATHUR SOLANKI,AANANDIBEN INDRASINH SOLANKI,STATE OF GUJARAT	NOTICE SERVED,MR PF ADHVARYU,MR AMIT C NANAVATI
1620	SA/186/2008	11/03/2009	PRAKASHBHAI CHANDULAL JAIN,	MR MA BUKHARI	ROOPCHANDBHAI BHAGVANBHAI DHOBI,NARANBHAI BHAGVANBHAI DHOBI,JADIBEN SAKARAJI,BABAJI SAKARAJI,TARABEN PRABHUDAS GAJJAR	,MR KS CHAUDHARI,(MR NB BIHOLA)
1621	SA/188/2008	12/03/2008	KAVASBHAI JAL WYKES,	MR NK MAJMUDAR	MUZAFFAR AHMED KAZI,LILIBEN ERUCH VAZIFFAR,DOLATBEN FIROZ ANTI,BAHADURBHAI JAL WYKES,TEMASBHAI JAL WYKES,BAHERAMBHAI JAL WYKES	

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1622	SA/189/2008	09/12/2008	STATE OF GUJARAT THRO' COLLECTOR,	GOVERNMENT PLEADER	PATANI NANCHANDBHAI BHOTUBHAI,PATANI MOHANBHAI JIVANBHAI,KARSHANBHAI GALBABHAI SINCE DECD. THRO' HIS HEIRS.,SURAJBEN WD/O KARSHANBHAI,RAMUBHAI KARSHANBHAI,VINOD KARSHANBHAI,DASHRATH KARSHANBHAI,PAPPU KARSHANBHAI,RAKESH KARSHANBHAI,GAURI KARSHANBHAI,RAMILA KARSHANBHAI,CHAMPABEN KARSHANBHAI,BHARTI KARSHANBHAI,RAMESH KARSHANBHAI,REKHABEN KARSHANBHAI,VALJIBHAI JESHINGBHAI SINCE DECD. THRO' HIS HEIRS,SARDAR VALJI,CHAMPABEN VALJI,KANKUBEN VALJI,SANTOKBEN VALJI,MOGHIBEN VALJI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
1623	SA/193/2008	06/09/2015	KARMIMIYAN ASKHAMIYAN SUMARA DIED,THRO'HIS HEIRS,SUBAMIYAN KARMIMIYAN SUMARA,NAZAMIYAN KARMIMIYAN SUMARA,MAHERBIBI KARMIMIYAN SUMARA,KHAIRUBIBI KARMIMIYAN SUMARA,FIROZMIYAN KARMIMIYAN SUMARA,GINATBIBI KARMIMIYAN SUMARA,BISMILLAMIYAN KARMIMIYAN SUMARA	MR MN MEHTA	HEIRS OF LATE MAHEBUBMIYAN HABATKHAN'S,SUMARA UMERABIBI WD/O MAHEBUBUMIYAN HOBATKHAN,SUMARA SHAILBMIYAN MAHEBUBMIYA,SUMARA EDNISMIYAN MAHEBUBMIYAN,SUMARA ALLAUDIN MAHEBUBMIYAN,SUMARA PARVINBIBI MAHEBUBMIYAN,SUMARA SAIDEBIBI MAHEBUBMIYAN,JARUBIBI WD/O HEBATKHAN SAHEBKHAN SUMARA,ISHMAILBHAI HEBATKHAN SUMARA,HUSSAINMIYAN HEBATKHAN SUMARA,NAZIRHUSSAIN HEBATKHAN SUMARA,GULAMNABI HEBATKHAN SUMARA,MIYANMOHMED HEBATKHAN SUMARA,NASIRKHAN HEBATKHAN SUMARA,FATMABIBI HEBATKHAN SUMARA,MAHERABIBI HEBATKHAN SUMARA,MUMTAJBIBI W/O. HUSSAINMIYAN HEBATKHAN,TAHIRKHAN HUSSAINMIYAN SUMARA S/O. HUSSAINMIYAN HEBATKHAN SUMARA,RAHIMKHAN HUSSAINMIYAN SUMARA S/O.HUSSAINMIYAN HEBATKHAN SUMARA,REHANABANU D/O. HUSSAINMIYAN HEBATKHAN SUMARA,SHAHEROOBANY D/O. HUSSAINMIYAN HEBATKHAN SUMARA	,NOTICE SERVED,DELETED,(MR SK BUKHARI)
1624	SA/194/2008	06/09/2015	KARMIMIYAN ASKHAMIYAN SUMARA DIED,THRO'HIS HEIRS,SUBAMIYAN KARMIMIYAN SUMARA,NAZAMIYAN KARMIMIYAN SUMARA,MAHERBIBI KARMIMIYAN SUMARA,KHAIRUBIBI KARMIMIYAN SUMARA,FIROZMIYAN KARMIMIYAN SUMARA,GINATBIBI KARMIMIYAN SUMARA,BISMILLAMIYAN KARMIMIYAN SUMARA	MR MN MEHTA	HEIRS OF LATE MAHEBUBMIYAN HABATKHAN'S,SUMARA UMERABIBI WD/O MAHEBUBUMIYAN HOBATKHAN,SUMARA SHAILBMIYAN MAHEBUBMIYA,SUMARA EDNISMIYAN MAHEBUBMIYAN,SUMARA ALLAUDIN MAHEBUBMIYAN,SUMARA PARVINBIBI MAHEBUBMIYAN,SUMARA SAIDEBIBI MAHEBUBMIYAN,JARUBIBI WD/O HEBATKHAN SAHEBKHAN SUMARA,ISHMAILBHAI HEBATKHAN SUMARA,HUSSAINMIYAN HEBATKHAN SUMARA,NAZIRHUSSAIN HEBATKHAN SUMARA,GULAMNABI HEBATKHAN SUMARA,MIYANMOHMED HEBATKHAN SUMARA,NASIRKHAN HEBATKHAN SUMARA,FATMABIBI HEBATKHAN SUMARA,MAHERABIBI HEBATKHAN SUMARA,MUMTAJBIBI W/O. HUSSAINMIYAN HEBATKHAN,TAHIRKHAN HUSSAINMIYAN SUMARA S/O.HUSSAINMIYAN HEBATKHAN SUMARA,RAHIMKHAN HUSSAIMMIYAN SUMARA S/O. HUSSAINMIYAN HEBATKHAN SUMARA,REHANABANU D/O. HUSSAINMIYAN HEBATKHAN SUMARA,SHAHEROOBANU D/O. HUSSAINMIYAN HEBATKHAN SUMARA	,NOTICE SERVED,DELETED
1625	SA/195/2008	23/09/2009	DABHI PARBATBHAI MANIBHAI,DABHI AMARSANG MANIBHAI,SHANTABEN D/O MANILAL DEEPSING& W/O NANSANG NARAYANBHAI,AMBABEN D/O MANIBHAI DEEPSING & W/O BHAGVANSANG SOMSANG,SHARDABEN D/O MANIBHAI DEEPSANG & W/O KABHAIBHAI,RAMILABEN D/O MANIBHAI DEEPSANG & W/O JASWANTSANG	(MR MB GANDHI),MR CHINMAY M GANDHI	DABHI MOHANBHAI FULABHAI,DABHI SHANABHAI FULABHAI	MR VIJAY N RAVAL

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1626	SA/196/2008	10/08/2008	RANA LAKHMANBHAI BATI (CHARAN),	MR CHETAN P PANDYA,(MR PRANAV M RAVAL)	STATE OF GUJARAT,	GOVERNMENT PLEADER
1627	SA/200/2008	17/12/2008	BHAGWATI CATTLE FEED,BHARATBHAI CHHAGANDAS	MR P J YAGNIK	PATEL MANUBHAI SOMABHAI,	
1628	SA/202/2008	09/09/2008	PATEL NATHALAL SHIVRAM & PATEL SHIVRAM VIRCHAND KARTA,PATEL ATMARAM NARROTTAMDAS,PATEL KAILASHBEN BABULAL,PATEL SUSHILABEN GOVINDLAL,PATEL VARSHABEN VISHNUBHAI,PATEL SHARMISHTABEN KIRITKUMAR,PATEL GAYATRIBEN KIRANKUMAR,PATEL HITESHKUMAR MAGANLAL,PATEL MANIBEN MAGANLAL	(MR AJ SHASTRI)	PATEL CHANDRAKANT SHANTILAL S/O DECEASED JOITIBEN D/O,PATEL SHANTABEN ISHWARLAL,PATEL PURIBEN ISHWARLAL,HEIRS OF PATEL MADHABHAI KANABHAI,PATEL NATVARBHAI MADHABHAI,PATEL JAGDISHBHAI MADHABHAI,PATEL JASHWANTBHAI MADHABHAI,PATEL BHIKIBEN MADHABHAI,PATEL RAIBEN MADHABHAI,PATEL BHAGVATIBEN MADHABHAI,PATEL JSHWANTBHAI MADHABHAI,PATEL MANILAL SHIVRAM,PATEL KANTILAL SHIVRAM,PATEL RATILAL SHIVRAM,PATEL SHARDABEN PRAHALAD	
1629	SA/203/2008	09/10/2008	VIKARAMSINH JETHISINH ZALA,	MR ASPI M KAPADIA	DHRANGADHRA MAHARAJ MEGHRAJSINHJI,RABARI RATNABHAI VAGHABHAI	
1630	SA/204/2008	12/06/2016	MAHA GUJARAT MEDICAL SOCIETY,	MR DG CHAUHAN	NADIAD EDUCATION SOCIETY,GHANSHYAMBHAI TULSIDAS PATEL	MR YH VYAS,MR HARSHADRAY A DAVE
1631	SA/205/2008	19/03/2014	DEVAYATBHAI AAPABHAI BORICHA,		LAKSHMANBHAI AAPABHAI BORICHA,AMRUBEN AAPABHAI BORICHA	NOTICE SERVED
1632	SA/207/2008	22/04/2010	BALWANTRAI NATWARLAL GADANI,SHRIRAM ENGINEERING WORKS	(MRS VD NANAVATI)	PASCHIM GUJARAT VIJ CO. LTD,DEPUTY ENGINEER	NOTICE SERVED,MS MAYA S DESAI
1633	SA/208/2008	05/06/2010	HEIRS OF DECD. VOHRA HAJI GULAMHUSSEIN HAJI VALIBHAI,HAJIYANI KAMRUNISSABEN D/O DECD. GULAM HUSSEIN,RUKAIYABEN D/O DECD. GULAM-HUSSEIN HAJI VALIBAHI,HEIRS OF DECD. AMINABEN D/O DECD. GULAMHUSSEIN HAJI,NASIMABEN D/O AMINABEN HAJI GULAMHUSSEIN HARSOLIYA,SAJIDBIBI, D/O AMINABEN HAJI GULAMHUSSEIN HARSOLIYA,MOHAMAD ARIF S/O AMINABEN HAJI GULAMHUSSEIN HARSOLIYA,MUMTAJBEN D/O AMINABEN HAJI GULAMHUSSEIN HARSOLIYA	MR R.K.MANSURI	HEIRS OF DECD. MENABEN MOTILALSONI,OMPRAKASH HARISHCHNADRA CHOKSI,RAMESHCHANDRA HARISHCHANDRA CHOKSI,JAGDISCHANDRA HARISHCHANDRA CHOKSI,SATISHCHANDRA HARISHCHANDRA CHOKSI,BHUDEV HARISHCHANDRA CHOKSI,VEDPAL HARISHCHANDRA CHOKSI,SARSWATIBEN HARISHCHANDRA CHOKSI	,NOTICE SERVED,MR AM PAREKH
1634	SA/209/2008	16/09/2008	HARISHKUMAR SAHIJRAM THADANI,	MR GT DAYANI	CITY SURVEY SUPERINTENDENT,KAPADWANJ NAGAR PALIKA	
1635	SA/210/2008	16/09/2008	NILESHKUMAR SHANTILAL PATEL,	MR GT DAYANI	CITY SURVEY SUPERINTENDENT,KAPADWANJ NAGAR PALIKA	
1636	SA/211/2008	16/09/2008	RAMESHCHANDRA KANTILAL PATEL,	MR GT DAYANI	CITY SURVEY SUPERINTENDENT,KAPADWANJ NAGAR PALIKA	
1637	SA/212/2008	16/09/2008	GHANSHYAMBHAI CHHATAMAL KORANI,	MR GT DAYANI	CITY SURVEY SUPERINTENDENT,KAPADWANJ NAGAR PALIKA	
1638	SA/213/2008	18/09/2008	MAHESHBHAI CHANABHAI GOHEL,NIMUBEN MAHESHBHAI GOHEL	(MR SANDEEP N BHATT)	JANKIDAS & LABHUBEN THAKORDAS,SHANTILAL THAKORDAS,VRUJLAL THAKORDAS,GUNVANTRAI THAKORDAS	
1639	SA/216/2008	14/02/2012	SHREE INDUSTRIES FACTORY,UMESHBHAI SHANKERLAL,SHANKERLAL BADRILAL GHADIWALL SINCE DIED THRO LEGAL HEIRS,NATIONAL WATCH COMPANY	MR VASANTS SHAH	GOPAL METAL ROLLING MILLS,	MR PK SHUKLA,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1640	SA/217/2008	07/09/2010	VIPRA MANSUKHLAL NATHALAL,	(MR AJ SHASTRI)	HEIRS OF DECEASED RAMBHABEN ODHAVJI,KANJIBHAI RAMBHAI TERAIYA,DAYALAL KANJIBHAI TERAIYA,HEMANTLAL KANJIBHAI TERAIYA,RUGNATH KANJIBHAI TERAIYA,KANTABEN BHIMBHAI,SAVITABEN SHIVRAMBHAI	,MR NIRAV C THAKKAR
1641	SA/218/2008	12/11/2008	LOHIYA SAVITABEN W/O BHARPURSINH DALSINH,LOHIYA RAJUBHAI BHARPURSINH	(MR SANJAY D SUTHAR)	CHAUHAN BHUPATSINH BADARSINH,	
1642	SA/220/2008	20/10/2011	MADRESA MOHAMADIYA ISLLAMIYAH,	MR KASHYAP R JOSHI	MUSTAK AHMAD SHETH,SAEED AHMAD VALI SHETH,DAOOD AHMAD SHETH	RULE NOT RECD BACK,RULE UNSERVED,MR SP MAJMUDAR
1643	SA/221/2008	10/12/2012	RITINBHAI DILSUKHBHAI BAXI,	MRS KRISHNA G RAWAL	BIDHIN MANHARBHAI BAXI,	(MR DEVARSHI D VAIDYA)

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1644	SA/223/2008	18/08/2009	OMPRAKASH SHANKERLAL GUPTA,	MR KALPESH N SHASTRI	STATE OF GUJARAT,DISTRICT COLLECTOR,CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
1645	SA/226/2008	28/01/2009	UNION OF INDIA, THRO GENERAL MANAGER,	(MR BIPIN I MEHTA)	STATE OF GUJARAT,LAW SECRETARY,GOVINDBHAI UKABHAI PATEL,KHENAGARJI LAKHDHIRSINH JADEJA,SUB-REGISTRAR	,GOVERNMENT PLEADER,MR VIMAL M PATEL
1646	SA/227/2008	12/10/2008	LAVJIBHAI NARANBHAI CHAUDHARY DECEASED THRO LEGAL HEIRS,RAIBEN D/O LAVJIBHAI NARANBHAI,DAIBEN D/O LAVJIBHAI NARANBHAI,SANTOKBEN D/O LAVJIBHAI NARANBHAI,HIRABEN D/O LAVJIBHAI NARANBHAI,RAJENDRAKUMAR LAVJIBHAI NARANBHAI	MR AV PRAJAPATI	STATE OF GUJARAT,MAMLATDAR,DINESHBHAI TRIBHOVANDAS PATEL,DESAI KAUSHIKBHAI SENDHABHAI	
1647	SA/228/2008	05/03/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMABEN VISHRAMBHAI SORATHIYA LEGAL REPRESENTATIVE OF,	RULE SERVED
1648	SA/229/2008	23/04/2018	DAHYABHAI SHANKARBHAI BHOI,	MR YH VYAS	CHHAGANBHAI PUNJABHAI CHAVDA,RANCHHODBHAI HARIBHAI MAGNA DECEASED THRO LEGAL HEIRS,RAMESHBHAI RANCHHODBHAI MAGA,RASIKBHAI RANCHHODBHAI MAGA,KIRITBHAI RANCHHDOBHAI MAGA,MITABEN D/O RANCHHODBHAI HARIBHAI MAGA & W/O BHAILAL,DAHIBEN HARIBHAI MAGA	,RULE SERVED,MR RAMNANDAN SINGH
1649	SA/230/2008	21/01/2009	STATE OF GUJARAT THROUGH D.S. FOOD,DISTRICT SUPPLY OFFICER,MAMLATDAR	GOVERNMENT PLEADER	FATEMABAI ISHAQBHAI ERAWALA,	(MR SK BUKHARI)
1650	SA/231/2008	05/02/2016	PRABHUDANBHAI GOVINDSINH GADHVI,ASHOKBHAI VITHALDAS PATEL,VIJAYKUMAR RATILAL PATEL,PRAVINKUMAR VITHALDAS PATEL,LEGAL HEIRS OF DECEASED JAYANTIBHAI SOMNATH PATEL,PASHIBEN WD/O JAYANTIBHAI SOMNATH PATEL,SANJAYKUMAR JAYANTIBHAI PATEL,DARSHANKUMAR JAYATIBHAI PATEL,HETALBEN D/O JAYANTIBHAI PATEL,LEGAL HEIRS OF DECEASED PANKAJKUMAR JAYANTIBHAI PATEL,CHANDRIKABEN WD/O PANKAJKUMAR JAYANTIBHAI PATEL,RINKUBEN @ MITTAL D/O PANKAJKUMAR PATEL,MINOR TINABHAI @ HIMANSHU PANKAJKUMAR PATEL,BALDEVBHAI SOMNATH PATEL	MR GC MAZMUDAR,MR HG MAZMUDAR	AHEMADSHA BACHUSHA FAKIR DECEASED THRO ADMINISTRATOR,SMT.HASINABIBI WD/O AHMEDSHA BACHASA FAKIR,SHRI BHIKHASHA AHEMADSHA FAKIR	,MR HRIDAY BUCH
1651	SA/232/2008	12/10/2008	DEVSHIBHAI LAKHABHAI HARIJAN,	MS PS PALMER,BALKRISHNA ACHARYA	LAXMANBHAI NARANBHAI HARIJAN,TALATI CUM MANTRI	MR NEHUL L DAVE
1652	SA/233/2008	05/05/2010	GUJARAT ELECTRICITY BOARD,DEPUTY EXECUTIVE ENGINEER	MS RV ACHARYA	VIRJIBHAI MOHANBHAI KUMBHANI,KANTABEN VIRJIBHAI KUMBHANI,PRABHABEN VIRJIBHAI KUMBHANI,BHANUBEN VIRJIBHAI KUMBHANI,REKHABEN VIRJIBHAI KUMBHANI,SONALBEN VIRJIBHAI KUMBHANI,BIPINBHAI VIRJIBHAI KUMBHANI	,MR CHETAN P PANDYA,(MR PRANAV M RAVAL)
1653	SA/236/2008	25/06/2010	DIWALIBEN D/O MATHURBHAI MADHABHAI,RAIBEN D/O MATHURBHAI MADHABHAI	(MR NIRZAR S DESAI)	SHANABHAI GALABHAI PARMAR,ABHESINH MAHIJIBHAI HUSBAND OF KASHIBEN MATHURBHAI,VIMLABEN D/O MATHURBHAI MADHABHAI,MAGANBHAI SHANKARBHAI HUSBAND OF SHANTABNE MATHURBHAI,NIRATBEN WD/O MATHURBHAI MADHABHAI	
1654	SA/237/2008	20/11/2008	SOLANKI PRABHUBHAI RANABHAI,	MR MA PAREKH	RATANBEN PACHANBHAI SOLANKI @ MORI RATABEN MAHADEVBHAI,LAXMIBEN PANCHANBHAI SOLANKI DECEASED THRO LEGAL HEIRS,KALPESHKUMAR AJUBHAI PAWRA,DHARMISHTHABEN AJUBHAI PAWRA,KAPILBEN AJUBHAI PAWRA	,REFUSED SERVED (N)(10)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1655	SA/238/2008	10/08/2008	OIL & NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	RABARI RAMBHAI KHENGABHAI,	MR AV PRAJAPATI
1656	SA/241/2008	23/01/2020	PATEL MOHANBHAI SAVJIBHAI,	MR CHIRAG B PATEL	PATEL CHATURBHAI SAVJIBHAI,AMBABEN SAVJIBHAI PATEL,WD/O UMEDBHAI BABALDAS PATEL,PATEL PITAMBARBHAI SAVJIBHAI,PATEL VALJIBHAI SHANKERBHAI,PATEL ISHWARBHAI SHANKERBHAI,PATEL NANJIBHAI SAVJIBHAI	
1657	SA/242/2008	29/03/2011	BABUBHAI NATHUBHAI PATEL,	MS SM AHUJA,MS PRAGYA A JHA	LEGAL HEIRS OF BHEMABHAI PUJABHAI PATEL,PATEL PRAVINBHAI GOBARBHAI,KANUBHAI GOBARBHAI PATEL,BHARATKUMAR GOBARBHAI PATEL,PATEL VINABEN GOBARBHAI,PATEL MANIBEN WD/O GOBARBHAI PUNJABHAI,PATEL JASHUBHAI GOBARBHAI	,NOTICE SERVED,MR KUNAL S SHAH
1658	SA/243/2008	31/03/2010	NATVARLAL OCHHAVLAL DESAI DECEASED THRO LEGAL HEIRS,SHARMISTABEN D/O NATVARLAL OCHHAVLAL DESAI,BIPINCHANDRA NATVARLAL DESAI,JAGDISHCHANDRA NATVARLAL DESAI,KIRITKUMAR NATVARLAL DESAI,DILIPKUMAR NATVARLAL DESAI,MINABEN W/O KIRANKUMAR BABULAL SHAH & D/O NATVARLAL,RAJUKUMAR NATVARLAL DESAI,ALKABEN W/O RAJUKUMAR KOTAK & D/O NATVARLAL DESAI	MR BR PARIKH,(MRS REKHA B PARIKH),MS MONISHA B PARIKH	ISMAIL MOHMAD PATHAN DECEASED THRO LEGAL HEIRS,MADINABEN WD/O ISMAILBHAI MOHMADBHAI PATHAN,NASIRBHAI ISMAILBHAI PATHAN,MAHEBUB ISMAILBHAI PATHAN	,(DEVENDRA K RATHOD),MR JOITABHAI N PATEL
1659	SA/244/2008	10/04/2010	DHARMSHIBHAI RATNABHAI VADHVANA(SINCE DECD.THRO HEIRS,GITABEN WD/ODHARAMSHI RATNABHAI,SONALBEN W/O MUKESHBHAI CHUDASAMA,PRAKASH DHARAMSHIBHAI VADH-VANA,VIPUL DHARAMSHIBHAI VADHVANA	(MR CL SONI)	UKABHAI BHANABHAI DECEASED THRO LEGAL HEIRS,NATHABHAI UKABHAI VADHVANA SINCE DECD.THRO HIS HEIRS,JERAMBHAI UKABHAI VADHVANA,DHIRUBHAI NATHABHAI VADHVANA,GIRDHARBHAI NATHABHAI VADH- VANA,AMRUTBHAI NATHABHAI VADVANA SINCE DECD.THRO HEIRS	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SP MAJMUDAR,MR P P MAJMUDAR
1660	SA/245/2008	02/06/2009	BIBIBEN WD/O MUSA VALI KHOKHAR,AYUB MUSA MAHMAD VALI KHOKHAR,ALI MUSA MAHMAD VALI KHOKHAR,BABU MUSA MAHMAD VALI KHOKHAR	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ZUBEDABEN MAHMAD VALI KHOKHAR,	
1661	SA/246/2008	31/03/2010	SABBIRBHAI YUSUFALI VORA,	MR TUSHAR MEHTA	VITTHALBHAI AMBABHAI,VORA AADAMJI KADHIBHAI	
1662	SA/248/2008	03/09/2009	SATWARA KALA HIRA DECEASED THRO LEGAL HEIRS,KESARBEN KALABHAI,PRABHABEN KALABHAI,KANTABEN KALABHAI,PRAVINABEN KALABHAI,BALDEVBHAI KALABHAI,HARILAL KALABHAI,SUSHILABEN KALABHAI,SATWAR KARAMSI HIRA,SATWARA KESHARJI HIRA,SATWARA KANJI HIRA,SATWARA DHANJI HIRA,SATWARA KADAVA MOTI,SATWARA VELJI GOVIND,SATWARA ANADA MULJI SINCE DECD.THRO L.HEIRS,DEVKARAN ANADABAHI,AVANEN ANADABHAI,SATWARA KAMA MADHA	NANAVATY ADVOCATES	SATWARA AJA LADHA DECEASED THRO LEGAL HEIRS,RATANBEN AJA LADHA,DEVIBEN MANILAL,SATWARA MALA AJA,SATWARA PRABHU AJA,SATWARA ASHOK AJA,SATWARA KAMLABEN VIRA.DECD.THRHEIRS.CA.1171/09,DTD.24.2.09.,NARSIBHAI KALABHAI.,TALSIBHAI KALABHAI.,DAHIBEN KALABHAI.,SATWARA HARIBHAI SAMJIBHAI	,MR DIVYESH SEJPAL
1663	SA/249/2008	23/10/2008	VASANTLAL SHANTILAL VAIDYA DECEASED THRO LEGAL HEIRS,BIREN VASANTLAL VAIDYA	MR NILESH A PANDYA	HIRALAL CHIMANLAL SHAH,HASMUKHBHAI SHANTILAL VAIDYA,RAMABEN VASANTLAL VAIDYA,KANTABEN SHANTILAL VAIDYA DECEASED THRO LEGAL HEIRS,KALAVATIBEN PANALAL SHAH,NIRUBEN W/O KANTILAL CHIMANLALSHAH,URMILABEN W/O KIRITKUMAR KANTILAL SHAH,SURYABALA BHUYANKMAR VAIDYA DECEASED THRO LEGAL HEIRS,BHUPENDRABHAI BHUVANKUMAR VAIDYA,DILIPBHAI BHUVANKUMAR VAIDYA,JAYESHBHAI BHUVANKUMAR VAIDYA	,MR.N C.SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1664	SA/250/2008	23/07/2010	HIRALAL JAMNADAS SONI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NANDUBEN RATILAL DHOLAKIA DECEASED THRO LEGAL HEIRS,KUSUMBEN DHOLARIA,VINODRAI R DHOLARIA,NARENDRABHAI R DHOLARIA,SHRINATHJI MOTOR GARAGE,BADANI INDUSTRIES, RAJKOT,PREM ENGINEERING WORKS, RAJKOT,ATUL PLASTICS, RAJKOT DELETED,SAMRAJ INDUSTRIES, RAJKOT,DEEPA ENGINEERING WORKS, RAJKOT (DELETED),VIJAY CONTRACTOR REPAIRING WORKS, RAJKOT (DELETED),GANESH INDUSTRIES, RAJKOT (DELETED)	,MR BHAVIN S RAIYANI
1665	SA/252/2008	24/04/2019	SURESHBHAI HIRABHAI PATEL,	MR MEHUL H RATHOD	VISHNUBHAI SOMABHAI PATEL,JOITABHAI MOTIBHAI PATEL,JIVIBEN D/O JOITABHAI PATEL,KANTABEN D/O JOITABHAI PATEL,SAVITABEN WD/O RANCHODBHAI JOITABHAI PATEL,KAMLESHBHAI RANCHODBHAI PATEL,NAYNABEN D/O RANCHODBHAI JOITABHAI PATEL & W/O RAMAN,NITABEN D/O RANCHODBHAI JOITABHAI PATEL & W/O DINESH,VARSHABEN D/O RANCHODBHAI JOITABHAI PATEL & W/O NARSING,KAILASHBHAI DHANGIBHAI PATEL,SAVITABEN VISHNUBHAI PATEL,CHETNABEN JASWANTBHAI PATEL,PRAVINBHAI BHOLABHAI PATEL	,MR R.K.MANSURI,MR V B MALIK
1666	SA/253/2008	24/10/2008	HITESH VANRAVANDAS TANNA,	MR PJ KANABAR,MS ADITI P KANABAR	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,POLICE SUB-INSPECTOR,DAMNAGAR MUNICIPALITY	,GOVERNMENT PLEADER
1667	SA/254/2008	24/10/2008	VIPULKUMAR AMRUTLAL GANATRA,	MR PJ KANABAR,MS ADITI P KANABAR	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,POLICE SUB-INSPECTOR,DAMNAGAR MUNICIPALITY	,GOVERNMENT PLEADER
1668	SA/255/2008	24/10/2008	JITENDRA JAYANTILAL GANATRA,	MR PJ KANABAR,MS ADITI P KANABAR	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,POLICE SUB-INSPECTOR,DAMNAGAR MUNICIPALITY	,GOVERNMENT PLEADER
1669	SA/258/2008	22/01/2009	HEIRS OF DECEASED TULSI ZAVER NAI,RAMESHBHAI S/O TULSIBHAI NAI,GIRISHBHAI S/O TULSIBHAI NAI,ASWINBHAI S/O TULSIBHAI NAI,SONIBEN D/O TULSIBHAI NAI,HEIRS OF DECEASED CHAMAN ZAVER NAI,LAXMIBEN W/O CHAMANBHAI ZAVERBHAI NAI,GANAPATBHAI S/O CHAMANBHAI ZAVERBHAI NAI,DINESHBHAI S/O CHAMANBHAI ZAVERBHAI NAI,SAVIBEN D/O CHAMANBHAI ZAVERBHAI NAI,KANKIBEN D/O CHAMANBHAI ZAVERBHAI NAI,GITABEN D/O CHAMANBHAI ZAVERBHAI NAI,HEIRS OF DECEASED RAMA ZAVER NAI,RADHABEN W/O RAMABHAI ZAVER BHAI NAI,KAPURBHAI S/O RAMABHAI ZAVER BHAI NAI,SUKHDEVBHAI S/O RAMABHAI ZAVERBHAI NAI,DINESHBHAI S/O RAMABHAI ZAVERBHAI NAI,BHAGIBEN D/O RAMABHAI ZAVERBHAI NAI,SITABEN D/O RAMABHAI ZAVERBHAI NAI,NARMADABEN D/O RAMABHAI ZAVERBHAI NAI,NAI SHANTI ZAVER,NAI SONA ZAVER	MR MEHUL H RATHOD	STATE OF GUJARAT,HEIRS OF NAI MOHAN NANJI,NAI JIVA MOHAN,NAI VASRAM MOHAN,NAI PIRA MOHAN,NAI HARI MOHAN,NAI JABUBEN MOHAN,NAI AGARBEN MOHAN	,MR ABHAYKUMAR P SHAH
1670	SA/260/2008	12/03/2008	AMRUTLAL POPATLAL PARMAR,		MAYURBHAI INDUBHAI SHAHERAVALA,	

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1671	SA/265/2008	12/04/2008	FOJAJI FULAJI VANZARA,ASHAJI FOJAJI VANZARA,RATAJI FOJAJI VANZARA,KHIMAJI KANAJI VANZARA,SUVABEN KAJANI VANZARA,RANAJI FULAJI VANZARA,RUKHIBEN FULAJI VANZARA,GANESH FULAJI VANZARA,GALAJI RANAJI VANZARA,BHANAJI SAVAJI VANZARA,KHIMJI NARANJI VANZARA,PANCHHIJI NARANJI VANZARA,KALUJI NARANJI VANZARA,SARDARJI FULAJI VANZARA,PANCHHIJI FULAJI VANZARA,RAJUBHAI VIRAJI VANZARA,BHARATBHAI DALAJI VANZARA,PRABHUJI DHANAJI VANZARA,RATILAL JESAJI VANZARA,GOPAJI SERAJI VANZARA,GOVINDJI GOPAJI VANZARA,SHANKARAJI SERAJI VANZARA,ASHAJI DHANAJI VANZARA,KHIMAJI VIRAJI VANZARA,MOTAJI PRABHAJI VANZARA,JEGAJI JAYRUPJI NAYAK,PUNJAJI GANESHJI MARWADI,BHIKHAJI DHANAJI VANZARA,TETAJI MOKHAJI VANZARA,GUNJABHAI BHERAJI VANZARA,SOGAJI MORAJI VANZARA,KHIMAJI SAVAJI VANZARA,GOPAJI PIRAJI VANZARA,NATHAJI PIRAJI VANZARA,NAGJI SANKLAJI MARWADI,MIRABEN SAVAJI VANZARA,DALAJI ROMAJI VANZARA,ASHAJI ROMAJI VANZARA,JOGAJI BHEKHAJI VANZARA,SOMAJI JIVAJI MARWADI,SURATAJI MOKHAJI VANZARA,MAFAJI MOKHAJI VANZARA,DHARMAJI BHURAJI MARWADI,BHIMAJI CHOTAJI MARWADI,NANGAJI MOKHAJI VANZARA,ARJUNBHAI VITHALBHAI,NAGARBHAI GIRDHARBHAI,THAKOREBHAI GIRDHARBHAI TALPADA,JAYRAMBHAI TALPADA,RATANBHAI GIRDHARBHAI TALPADA,NARAYANBHAI BADARBHAI TALPADA,SOMABHAI MANIBHAI TALPADA,GOVINDBHAI BABUBHAI TALPADA,BHIKHABHAI CHAKABHAI TALPADA,JIVANBHAI SOMABHAI TALPADA,ASHWINBHAI SHANKARBHAI TALPADA,BHURAJI KASANAJI MARWADI,MOHANBHAI KASANAJI MARWADI,JAVAJI KASANAJI MARWADI,GANESHJI KASANAJI MARWADI,CHHAGAN KASANAJI MARWADI,DINESHBHAI KASANAJI MARWADI,JAMNABEN BABUBHAI MARWADI,KANTIBHAI CHHAPPANBHAI PATANI,KANUBHAI JINABHAI MALI,ZAKIRBHAI AMANBHAI MALEK,JITSING KANAIYASING SARDAR,KARAMSING NANAKSING SARDAR,BHAGASING NANAKSING SARDAR,BALBIRSING NANAKSING SARDAR,JIVANSING NANAKSING SARDAR,KAMALKAUR DALSING SARDAR,HARBHAJASING NANAKSING SARDAR,BINABEN BHARASING SARDAR,JASHIBEN PIRAJI VANZARA,PUNJABHAI BHULABHAI TALPADA,GOBARBHAI LAKHABHAI TALPADA,MOTIBHAI JHAVERBHAI TALPADA,CHAMPABEN MANGAJI BAROT,RASHIKBHAI POONAMBHAI TALPADA,HIRAJI KALUJI VANZARA,BAGDAJI HAMELAJI MARWADI,FULABHAI MANGALBHAI GOHEL,BAGDAJI SONAJI MARWADI,ARVINDBHAI MOHANBHAI TALPADA,YUSUBBHAI HASAMBHAI PINJARA,JETHAJI VIRAJI VANZARA,RATILAL FOJAJI VANZARA,KANAKUBEN BHERAJI VANZARA,PRAMAJI BERAJI VANZARA,GOVINDJI GHELAJI VANZARA,RANCHHODJI JETHAJI VANZARA,GOPAJI VALAJI BAROT,BHALAJI BAIRAJI VANZARA,BACHUJI BAIRAJI VANZARA,BHARTBHAI BHEKHAJI VANZARA,NAGAJI RAMAJI VANZARA,KALUJI RAMAJI VANZARA,RATILAL KALUJI VANZARA,RAMAJI DINAJI	MR PREMAL R JOSHI	STATE OF GUJARAT THRO' CHIEF SECRETARY,ROADS & BUILDING DEPARTMENT, THRO' DEPUTY ENGINEER	,GOVERNMENT PLEADER

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1672	SA/266/2008	16/06/2010	UMEDRAM KHEMRAM SADHU SINCE DECD. THROUGH HEIRS,BAJRANGDAS SADHU,ASHWINKUMAR SADHU,SHRAVANKUMAR SADHU,SUMITRABEN SADHU,REKHABEN SADHU,LAXMIBEN UMEDRAM SADHU	MR JV JAPEE	BHAGWANDAS PRAHLADDAS SADHU DECEASED THROUGH HIS HEIRS,KANUBHAI ALIAS KANAIYALAL BHAGWANDAS SADHU,SUMANRAI BHAGWANDAS SADHU SINCE DECEASED,THROUGH HIS HEIR,,KAPILDEV BHAGWANDAS SADHU,MANIBEN ALIAS MINABEN KERITBHAI SADHU,BHAVESHKUMAR SUMANRAI SADHU,ILOL GRAM PANCHAYAT THROUGH SARPANCH/TALATI-CUM	,NOTICE SERVED
1673	SA/267/2008	04/01/2013	KIRITBHAI MELABHAI TADVI,	(MR AY KOGJE)	NARMADASHANKAR PREMJIBHAI DAVEDELETED AS PER COURT'S ORDER,PRABHASHANKAR PREMJIBHAI DAVE,BALKRISHNA PREMJIBHAI DAVE,VIJAYALAXMI NARMADASHANKAR DAVE(DELETED AS PER COURT ORDE,RAJNIBEN PRABHASHANKAR DAVE,REKHABEN BALKRUSHNA DAVE,MUKESH PRABHASHANKAR DAVE HEIRS OF RESP.NO.1 & 4,RAJENDRA PRABHASHANKAR DAVE HEIRS OF RESP.NO. 1 & 4,MUKESH PRABHASHANKAR DAVE,GANESH PRABHSHANKAR DAVE,UMA BALKRUSHNA DAVE,CHANDANI BALKRUSHNA DAVE,DINESHBHAI GORDHANBHAI TADVI SINCE DECD THROUGH HIS L.HEIRS,SUDHABEN DINESHBHAI TADVI. DELETED AS PER COURT'S ORDER,JAYESH DINESHBHAI TADVI(MINOR)DELETED AS PER COURT'S ORDER	,DELETED,RULE SERVED,MR JIGAR M PATEL
1674	SA/268/2008	18/03/2010	NATVARBHAI CHHAGANBHAI PATEL,SOMABHAI KALIDAS PATEL,AMBALAL KALIDAS PATEL	MR PT JASANI	VIKRAMSINGH NENAJI VAGHELA,BHIKHUJI PRATAPJI VAGHELA,RANJITSINGH PRATAPJI VAGHELA,RAGHUSINGH FATAJI VAGHELA,BHIKHUSINGH NATVARSINH VAGHELA,PRAVINSINH NATVARSINGH VAGHELA,GOPALSINGH PADAMSINGH RATHOD DECEASED THRO LEGAL HEIRS,GURUDATTASINGH GOPALSINGH RATHOD,JULAJI SHIVAJI VAGHELA	
1675	SA/271/2008	17/12/2008	VITTHAL CHINTAMANI MARATHE,SARASWATIBEN WD/O VITTHAL CHINTAMANI MARATHE,SUDARSHANABEN PARSORAM MARATHE,RUKHAMANIBEN VITTHALBHAI MARATHE,LAXMIBEN RAMESHBHAI MARATHE,GAYATRIBEN DIGAMBARBHAI MARATHE,MINOR MADHUSUDAN VITTHALBHAI MARATHE	MR NV GANDHI	BHAGWANBHAI FAKIRBHAI MARATHE,	
1676	SA/274/2008	21/01/2009	PATEL LILABEN SAKALCHAND,	MR PINAKIN M RAVAL	PRAJAPATI KANTIBHAI MULJIBHAI,	
1677	SA/275/2008	15/01/2009	SAIDAHEMAD MO.UMAL LALA,	MR JV JAPEE	SAIDABIBI MO.YUSUF MAJA,	
1678	SA/3/2009	20/10/2010	CENTRAL BANK OF INDIA,GENERAL MANAGER, HEAD OFFICE	MR NAGESH C SOOD	CHANDRAKANT GOVIND UKEDA HALAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1679	SA/4/2009	21/01/2009	SAMIRBHAI SHANKARBHAI PATEL,PRASHANTBHAI SHANKARBHAI PATEL	MR AB GATESHANIYA	CHAIRMAN P G V C L,EXECUTIVE ENGINEER P G V C L,DEPUTY EXECUTIVE ENGINEER P G V C L	,MR RC JANI
1680	SA/5/2009	20/02/2018	BALARAM CEMENTS LIMITED,	MR SUDHIR M MEHTA,MS SHAILEE S MEHTA	KOTAK MAHINDRA BANK LTD,	MR NAVIN K PAHWA
1681	SA/7/2009	03/09/2010	RAJABHAI GOVABHAI BABARIYA,	THAKKAR AND PAHWA ADVOCATES	UPLETA NAGAR PALIKA,	MR TULSHI R SAVANI
1682	SA/8/2009	05/12/2011	RAMIBEN LALUBHAI RATHOD,SUMANBHAI LALLUBHAI RATHOD,DHIRUBHAI LALLUBHAI RATHOD,GEETABEN HASMUKHBHAI RATHOD	MR R E VARIAVA	EDUL HIRAJI KANGA,MANEK KHARSHEDJI KANGA	NOTICE SERVED,MR JAL S. UNWALLA
1683	SA/9/2009	28/01/2009	B N GADHIYA,	MR HASIT H JOSHI	JAMNAGAR MAHANAGARPALIKA,T R PUROHIT,LALITBHAI M DATTANI,KAMLESH V MEHTA,SUNIL B GOHIL	,MR PREMAL R JOSHI
1684	SA/10/2009	28/01/2009	KIRITKUMAR D BHATTI,	MR HASIT H JOSHI	JAMNAGAR MAHANAGARPALIKA,T R PUROHIT,LALITBHAI M DATTANI,KAMLESH V MEHTA,SUNIL B GOHIL	,MR PREMAL R JOSHI
1685	SA/11/2009	29/01/2009	ATUL DRUG HOUSE,	MR RJ OZA	JAYANT MEDICAL STORES,	MR DIPEN K DAVE

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1686	SA/12/2009	02/03/2011	NARAYAN SALES CORPORATION,	MR Y J PATEL	UDAYCHANDRA A MAHESHWARI,CHHABILBHAI KANJIBHAI,JAGDISH JAYANTILAL	,MR MEHUL S SHAH,(MR SURESHM SHAH)
1687	SA/13/2009	22/01/2009	CHAMMUNDA CEMENT PIPE INDUSTRY,	(MR BD KARIA)	STATE OF GUJARAT THROUGH,GUJARAT INDUSTRIAL DEVELOPMENTCORPN, THROUGH,DEPUTY EXECUTIVE ENGINEER,SOMPURA MARBLE INDUSTRIES,VISHUDHA MINERALS LTD,FARMA CARE INTERNATIONAL	
1688	SA/15/2009	05/04/2009	DISTRICT PANCHAYAT, VADODARA,	MR HS MUNSHAW	MAHESHWARIBEN D/O HASMUKH KANTILAL MINOR,KAMLESH S/O HASMUKH KANTILAL MINOR,GOVERNMENT OF GUJARAT,HASMUKH KANTILAL GANDHI,SUPERINTENDENT,NILOTPALABEN P MEHTA	
1689	SA/16/2009	05/04/2009	GUJARAT ELECTRICITY BOARD NOW GUJARAT URJA VIKAS NIGAM,JUNIOR ENGINEER GUJARAT ELECTRICITY BOARD	MS LILU K BHAYA	PATEL BHAICHAND NATHUBHAI,PATEL RAMBHAI JOITARAM,PATEL MANILAL KARSANBHAI,J M PATEL,PATEL KACHRABHAI GOPALDAS,PATEL NATWARBHAI CHHAGANDAS,PATEL PASABHAI BHUDARDAS,MOHANBHAI SHAMBHUBHAI PATEL,PATEL CHATURBHAI BHAGWANDAS,PATEL VITTHALBHAI KARSANDAS,PATEL NAROTTAMBHAI ISHWARDAS,SAVITABEN D/O SHIVRAMBHAI HIRDAS PATEL & W/O PRAVINKUMAR	
1690	SA/17/2009	05/04/2009	GUJARAT URJA VIKAS NIGAM LIMITED,DEPUTY ENGINEER GUJARAT ELECTRICITY BOARD	MS LILU K BHAYA	SAVITABEN SHIVRAMBHAI PATEL,PATEL BHAICHAND NATHUBHAI DECEASED THRO LEGAL HEIRS,RATILAL BHAICHANDBHAI PATEL,PATEL MOTIBHAI KHUSHALDAS,PATEL RAMBHAI JOITARAM,PATEL MANILAL KARSHANDAS,PATEL MAGANBHAI AMICHAND (DECEASED),PATEL KACHRABHAI GOPALDAS,PATEL NATWARBHAI CHHAGANDAS,PATEL PASABHAI BHUDARDAS,PATEL MANILAL KARSHANDAS,PATEL SHAMBHUBHAI KHUSHALDAS,MOHANBHAI S PATEL,PATEL CHATURBHAI BHAGWANDAS,PATEL VITTHALBHAI KARSANDAS,PATEL NAROTTAMBHAI ISHWARDAS	
1691	SA/19/2009	02/08/2019	BHARATKUMAR PRABHUDAS PATEL,MANIBEN PRABHUDAS PATEL,PRAVINCHANDRA PRABHUDAS PATEL,JYOTSANABEN WD/O PRAVINCHANDRAPATEL,DEVENDRA S/O PRAVINCHANDRA PATEL,BHUMIBEN D/O PRAVINCHANDRA PATEL,SARMISTHABEN PRABHUDAS PATEL,NEERUBEN PRABHUDAS PATEL,RAMANLAL MANILAL PATEL	MR KV SHELAT	JAMINIBEN BHARATKUMAR PATEL,	MR. ASHOK A PUROHIT,MR JATIN M PATEL
1692	SA/21/2009	08/06/2009	MALEK HUSSAINBHAI BASTIBHAI,MALEK JIVAMIYAN BASTIBHAI	MR NEHAL R JOSHI	SIPAI AMIRMIYA NATHUMIYAN,SIPAI KALUMIYAN NATHUMIYAN,SIPAI BAKARMIYAN NATHUMIYAN,SIPAI CHANDBIBI NATHUMIYAN,SIPAI NABIMIYAN NATHUMIYAN,SIPAI JADIBIBI NATHUMIYAN	NOTICE SERVED,MR IM PANDYA
1693	SA/23/2009	08/03/2010	SHANTILAL NAROTTAMBHAI PATEL,	MR MP SHAH,MS. KRUTI M SHAH	KHUSHALBHAI PUNJABHAI PATEL DECEASED THRO LEGAL HEIRS,LAXMIBEN KHUSHALBHAI PATEL,THAKORBHAI KHUSHALBHAI PATEL,RAMILABEN KHUSHALBHAI PATEL,CHANCHALBEN KHUSHALBHAI PATEL,MANJUBEN KHUSHALBHAI PATEL	,NOTICE SERVED,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
1694	SA/24/2009	17/09/2010	VINODBHAI GIRDHARBHAI MISTRY,RAJENDRABHAI GIRDHARBHAI MISTRY	MR CHIRAG B PATEL	M/S DOLLY INTEREXIM PVT LTD,	(MR BR GUPTA)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1695	SA/25/2009	11/12/2009	PRATAPBHAI MAKNABHAI MANDOD,VASANTBHAI VIRSING MANDOD,DITABHAI BHIMJI MANDOD,JAGABHAI SURTAN MANDOD,RATNABHAI SURTAN MANDOD,KHIMABHAI JHAVRABHAI MANDOD,BACHUBHAI NARSINGBHAI MANDOD,DITABHAI NARSING MANDOD,JAVSING PARSING MANDOD	MR DEVARSHI C SHAH	RAMTUBHAI KHUNJIBHAI MANDOD,SUKLIBEN KHUNJIBHAI MANDOD	
1696	SA/26/2009	24/06/2009	KASAMBHAI HABIBBHAI MALEK,ABDULBHAI HABIBBHAI MALEK,AMINABEN HABIBBHAI MALEK,SUGRABIBI HABIBBHAI MALEK	MR NILESH A PANDYA	AMBALAL KESHAVBHAI PATEL,MAHENDRABHAI AMBALAL PATEL,DINESHBHAI AMBALAL PATEL,TALATI CUM MANTRI,MAMLATDAR,COLLECTOR	,MR HM PARIKH
1697	SA/28/2009	21/12/2009	HASMUKHBHAI GOPALBHAI TANDEL,JAMNABEN HASMUKHBHAI TANDEL,HEMANTKUMAR HASMUKHBHAI TANDEL,GOVINDKUMAR HASMUKHBHAI TANDEL,GAUTAMKUMAR HASMUKHBHAI TANDEL,MEENABEN HASMUKHBHAI TENDEL,LALIBEN D/O GOPALBHAI LIMBABH-AI AND WD/O VANMALI JERAMBHAI,SAVITABEN GOPALBHAI WD/O SHNTIBHAI BHIKHUBHAI	MR SANJAY M AMIN,MR NK MAJMUDAR,MR NR TANDEL	JAGJIVANBHAI PARSHOTTAMBHAI MACHHI,KHANDUBHAI PARSOTTAMBHAI MACHI,LEGAL HEIRS OF LATE GANDABHAI PARSOTTAMBHAI MACHI,GUNVATBHAI GANDHIBHAI MACHI,BHAVNABEN GANDABHAI MACHI,SHANTIBEN D/O PARSHOTTAMBHAI LIMBABHAI,MAGANBHAI KANJIBHAI,LAXMIBEN DEVHANDBHAI TANDEL SINCE DIED THRO' LEGAL HEIRS,PARVIATIBEN NARANBHAI BHAGAT SINCE DIED THRO' LEGAL HEIRS,RAMANBHAI BABARBHAI,HASUBEN D/O BABARBHAI JERAMBH-AI W/O PARSHOTTAM CHHANBHAI,NATAWARLAL LALBBHAI TANDEL,BHESABHAI JERAMBHAI TANDEL,SUKHABHAI BIJAYABHAI TANDEL,MANCHHUBHAI BIJAYBHAI TANDEL,JAMNABEN W/O AMRATBHAI BIJAY- BHAI,THAKORBHAI BIJAYBHAI TANDEL,PRAKASHBHAI BHAGWANBHAI TANDEL	
1698	SA/29/2009	31/03/2010	RAMJIBHAI DHULABHAI GAMETI,RATUBHAI RAMJIBHAI GAMETI,HARSHADKUMAR RAMJIBHAI GAMETI	MR UDAY R BHATT	GUJARAT ELECTRICITY BOARD,	
1699	SA/32/2009	13/02/2009	RASHMIKANT GOPALDAS SHAH,	(MR SR DIVETIA)	MINAXIBEN SURENDRARAI DESAI,PANKAJKUMAR GOPALDAS SHAH,SHARMISHTABEN SURYAKANT DESAI,KALAVATIBEN WD/O GOPALDAS SAKARLAL SHAH,ARPANA SHARADKUMAR DESAI,KINIRBHAI SHARADKUMAR DESAI,SHARADKUMAR HARIPRASAD DESAI,CITY SURVEY SUPERINTENDENT,STATE OF GUJARAT	,GOVERNMENT PLEADER
1700	SA/35/2009	21/09/2010	SWAGAT RESTAURANT,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,POLICE SUB-INSPECTOR	GOVERNMENT PLEADER
1701	SA/37/2009	20/02/2009	AMRUTBHAI B CHAMAR,	MR HARSHAL M SHAH	PATIDAR CHAGANBHIA JIVARAM,CHAMAR BHIKHABHAI CHELLABHAI,CHAMAR BALDEVBHAI BHIKHABHAI,CHAMAR BHAILALBHAI BHIKHABHAI	
1702	SA/39/2009	25/02/2009	THAKARDA SHAMUBEN KALAJI,THAKARDA RAMESHBHAI KALAJI,THAKARDA KANTIBHAI LALABHAI,THAKARDA JAGAJI LALAJI,THAKARDA AMAJI LALAJI,THAKARDA RAMILABEN AMAJI,BABIBEN BADARJI THAKARDA	MR ANIL C THAKORE	SUTHAR VASUDEVBHAI PRAHLADBHAI,	MR ASHISH H SHAH
1703	SA/40/2009	30/11/2011	DAYABEN MANSHANKERBHAI JANI,PUSHPABEN MAHESHKUMAR TRIVEDI,KUNDANBEN NAUTAMLAL DAVE	MR VIMAL M PATEL,MR HITESH S PADHYA	LABHSHANKER NATVARLAL BHATT,PRADUMANBHAI NATWARLAL BHATT,PADMABEN PRADUMAN BHATT,PRIYAKANTBHAI PRADUMAN BHATT,VIPUL PRADUMAN BHATT,ARCHNABEN GIRISHKUMAR PANDYA,DURLABHJIBHAI NATWARLAL BHATT	,RULE SERVED,(MR KD VASAVADA)
1704	SA/44/2009	18/08/2010	MAGANBHAI LIMJIBHAI PATEL,AMRUTBHAI LIMJIBHAI PATEL DECESSED,RAGHUBHAI AMRUTBHAI PATEL,UTTAMBHAI AMRUTBHAI PATEL,BABUBHAI AMRUTBHAI PATEL,LALITABEN AMRUTBHAI PATEL	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECEASED CHHAGANBHAI INDIYABHAI,SHOBHNABEN WD/O CHHAGANBHAI INDIYABHAI,DILIPBHAI CHHAGANBHAI,JAGDISHBHAI CHHAGANBHAI,PARVATIBEN D/O CHHAGANBHAI INDIYABHAI & W/O K G KUNKANA	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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1705	SA/45/2009	19/07/2011	THAKOR BHAVANJI RANCHHODJI,	MR BC DAVE	NATHAJI GOBARJI THAKOR,SOLANKI DALSING TEJAJI,THAKOR CHEHRAJI GOBARJI,SORAMBEN TEJAJI THAKOR,JALABEN TEJAJI THAKOR,PRAVINSING TEJAJI THAKOR,JITENDRASING TEJAJI THAKOR	MR NK MAJMUDAR
1706	SA/47/2009	03/06/2009	ADUBEN WD/O RAMBHAI KODARBHAI KHATIK,	MR JV JAPEE	HIMMATNAGAR NAGAR PALIKA,	HL PATEL ADVOCATES
1707	SA/48/2009	15/12/2014	BABUBHAI TALASIBHAI GOTI,	MR RAKESH R PATEL	RAMANBHAI MULJIBHAI PARMAR,BHAGABHAI BHUDARBHAI	RULE SERVED,(MR DHIRENDRA MEHTA)
1708	SA/49/2009	21/09/2010	PRAVINCHANDRA DEVJIBHAI SIROYA DECEASED THRO LEGAL HEIRS,INDUMATIBEN PRAVINCHANDRA SIROYA WD/O PRAVINCHANDRA,VARSHABEN PRAVINCHADRA SIROYA,JIGNESHKUMAR PRAVINCHANDRA SIROYA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,POLICE SUB-INSPECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1709	SA/95/2009	22/04/2009	RAMJIBHAI JADAVJIBHAI PATEL,PRAFULKUMAR RAMJIBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	LAKHMANBHAI KACHARABHAI,GAUTAMIBEN LAKHMANBHAI,NATHALAL LAKHMANBHAI,LIMBABHAI,SAVITABEN GANGARAMBHAI RUPALA,RALIYATBEN MOIHANBHAI MAKASANA,GAURIBEN GOVINDBHAI BAVARVA,MANCHHABEN DAMJIBHAI FULTARIYA,MANJULABEN KANJIBHAI BHADJA,CHANDULAL LAKHMANBHAI CHHATROLA,KAMLESHBHAI LIMBABHAI CHHATROLA,RAJNIKANT LIMBABHAI CHHATROLA	,(MR SANDEEP N BHATT)
1710	SA/96/2009	13/03/2009	PREMJIBHAI SHAMJIBHAI VADDORIYA,PUNABHAI SHAMJIBHAI VADDORIYA,MAGANBHAI SHAMJIBHAI VADDORIYA	MR PURVISH J MALKAN	BABUBHAI DAYABHAI VADDORIYA,KANJIBHIA DAYABHAI VADDORIYA	
1711	SA/97/2009	05/08/2009	MOHAMMED SALIM MOHAMMAD YUNUS SHAIKH,	MR IQBAL M MALIK	KUMUDCHANDRA KESHAVLAL PATEL,SIDDIKBHAI HAJIMOHMMAD ALIBHAI TYREWALA,KANNIYALAL BALKRISHNA	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR ND GOHIL
1712	SA/98/2009	05/08/2009	MOHAMMED SALIM MOHAMMAD YUNUS SHAIKH,	MR IQBAL M MALIK	KUMUDCHANDRA KESHAVLAL PATEL,GANPAT MANGALDAS,SIDDIKBHAI HAJIMOHMAD ALIBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR ND GOHIL
1713	SA/99/2009	27/12/2010	CHIMANBHAI CHHOTABHAI PATEL,	MR MRUGEN K PUROHIT	AIYUBBHAI JAMALBHAI VOHRA,MEHBUBBHAI JAMALBHAI VOHRA,FARIDABEN JAMALBHAI VOHRA,INDUBEN JAMALBHAI VOHRA	NOTICE SERVED BY DS,RULE UNSERVED,MR NIRAV C THAKKAR,MR GULSHAN N NASHA
1714	SA/100/2009	13/05/2010	HEIRS & LEGAL REP.OF DECD. MISTRY PARSOTTAM JINABHAI,LALITABEN PRABHUDAS,DHIRAJLAL PRABHUDAS,PRAKASH PRABHUDAS,NISID PRABHUDAS,HEIRS OF LAVJI PARSOTTAM,DECD.S/O DECD.PARSOTTAM JINABHAI,HARSHAD LAVJIBHAI,RAMESH LAVJIBHAI,MAHESH LAVJIBHAI	MR ANSHIN H DESAI	HEIRS OF DECD.PARSOTTAM JINA KANTILAL PARSOTTAMBHAI,STATE OF GUJARAT,MAMLATDAR,COLLECTOR-JUNAGADH	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
1715	SA/103/2009	05/08/2009	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	METUJI JAVAJI THAKOR,	
1716	SA/111/2009	20/03/2009	KAMAL KUMAR ARVINDBHAI VELACHHAVALA,DENISHKUMAR ARVINDHBAI VELACHHAVALA,PINALKUMAR ARVINDBHAI VELACHHAVALA	MR AMIT V THAKKAR	RANCHHODBHAI TRIBHOVANDAS,RATILAL THAKORDAS,ISHWARLAL NARSINHDAS	,MR UDAYAN P VYAS
1717	SA/112/2009	20/03/2009	DILIPKUMAR ISHWARLAL VELACHHAVALA,CHIRAG DILIPKUMAR VELACHHAVALA	MR AMIT V THAKKAR	RANCHHODBHAI TRIBHOVANDAS,ISHWARLAL NARSINHDAS,RATILAL THAKORDAS	,MR UDAYAN P VYAS
1718	SA/113/2009	09/03/2009	PRADIPBHAI J RAVAL,	(MR NS DESAI)	RAJESH B JAISWAL,	

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1719	SA/114/2009	26/07/2011	SATWARA HARIBHAI SAMJIBHAI,	MR RC KAKKAD	SATWARA KALA HIRA DECEASED THRO LEGAL HEIRS,KESHARBEN KALABHAI,PRABHABEN KALABHAI,KANTABEN KALABHAI,PRAVINABEN KALABHAI,BALDEVBHAI KALABHAI,HARILAL KALABHAI,SUSHILABEN KALABHAI,SATWARA KARAMSHI HIRA,SATWARA KESHAVJI HIRA,SATWARA KANJI HIRA,SATWARA DHANJI HIRA,SATWARA KADVA MOTI,SATWARA VELJI GOVIND,SATWARA ANDA MULJI THROUGH HIS LEGAL HEIRS,DEKARANBHAI ANANDABHAI,AVABEN ANANDABHAI,SATWARA KAMA MADHA,AJA LADHA DECEASED THRO HEIRS,RATANBEN AJA,DEVIBEN MANILAL,SATWARA MALA AJA,SATWARA PRABHU AJA,SATWARA ASHOK AJA,SATWARA KAMLABEN VIRA SINE DECD.THRO HER HEIRS,NARSIBHAI KALUBHAI PARMAR,TALSIBHAI KALUBHAI PARMAR,DAHIBEN KALUBHAI PARMAR	,NOTICE SERVED,UNSERVED EXPIRED (N),MR RAMNANDAN SINGH,MR RC SEJPAL,MS ABHA B MAKWANA
1720	SA/115/2009	03/10/2010	MARIAMBAI ABDULLA NIKAVAVALA SINCE DECD.THRO HEIRS,SIDDIKI GAFUR MAKHRANI,MAKHRANI BASHIR MOHAMMED	MR AR THACKER	STATE OF GUJARAT THROUGH SECRETARY,CHIEF SECRETARY,COLELCTOR,NAGINA MASJID REGISTERED TRUST,MEMON MOHAMMED SIDDIKI HAJI HANIF BOMBIYA	,GOVERNMENT PLEADER
1721	SA/116/2009	15/07/2009	BHAILALBHAI MAGANBHAI PATEL,	MR NILESH M SHAH,MR MAYANK DESAI	HITESH DHIRUBHAI @ CHANDUBHAI PATEL ALSO AS LR OF PARVATIBEN,	
1722	SA/118/2009	05/05/2009	MEDICAL OFFICER,	MR HS MUNSHAW	LALITABEN MANSUKHLAL CHHAYA,STATE OF GUJARAT	
1723	SA/120/2009	22/06/2011	SHANKARBHAI GAMAJIBHAI KOLI,RATANSINH GAMAJIBHAI KOLI,HIMATBHAI GAMAJIBHAI KOLI,BABUBHAI GAMJIBHAI KOLI,NARUVATBHAI GAMJIBHAI KOLI,JHAPADABHAI KALUBHAI KOLI	MR MA KHARADI	MULABHAI AMDARSINH KOLI,NATWARSINH ANDARSINH KOLI,CHHAGANBHAI RAISINGBHAI KOLI,KANTIBEN RAISINGBHAI KOLI	(MR NIRAL R MEHTA)
1724	SA/123/2009	03/09/2010	GANGA YAMUNA TUBE-WELL COMPANY,PATEL BABALDAS JESANGDAS PARTNER,PATEL DHANJIBHAI BABALDAS PARTNER,PATEL MULCHANDBHAI BABALDAS PARTNER,PATEL MAGANBHAI BABALDAS PARTNER,PATEL CHATURBHAI BABALDAS PARTNER,PATEL NATVARBHAI DHANJIBHAI PARTNER,PATEL BABUBHAI DHANJIBHAI PARTNER	MR NK MAJMUDAR	JAYKISHAN TUBE-WELL COMPANY,	
1725	SA/125/2009	02/07/2017	AMARSANG LAXMANSINH RANA SINCE DECD THROUGH HIS HEIRS,MOHANKUMARBA AMARSANG RANA,MAHAVIRSINGH AMARSANG RANA,VISHVAJITSINGH AMARSNAG RANA,RAJVIRSINH AMARSANG RANA	MR DIPEN K DAVE,MR LAXMANSINH M ZALA	RANA MOHABBATSINH BAPUBHA,MAHIPATSINH MOHABBATSINH RANA,DILAVARSINH MOHABBATSINH RANA,JAYAKUVARBHA MOHABBATSINH RANA	
1726	SA/127/2009	21/09/2010	JITENDRA B SHAH,	M/S TRIVEDI & GUPTA	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)
1727	SA/128/2009	21/09/2010	JITENDRA B SHAH,	M/S TRIVEDI & GUPTA	ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)
1728	SA/129/2009	08/12/2010	PRESIDENT, DISTRICT PANCHAYAT,EXECUTIVE ENGINEER	MR UM SHASTRI,MR SUNIL S JOSHI	MAGANBHAI N PATEL,	
1729	SA/130/2009	31/03/2010	DIN MAHMAD NATHUBHAI VORA,	MR SIRAJ R GORI	LAXMANSINHJI P PARMAR,	
1730	SA/131/2009	02/01/2019	HARKISHAN BHOJRAJ,NANDINI W/O HARKISHAN BHOJRAJ	MRS KETTY A MEHTA	THE SINDHU RESETTLEMENT CORPORATION LTD,	MR JIGAR M PATEL
1731	SA/132/2009	23/06/2010	MURLIDHAR NARAYANDAS SHARMA,	MR PR NANAVATI	GYANIBEN NAGA LAVADIA (SOLE HEIR & REPRESENTATIVE OF LATE,DAYAL CHANDULAL CHATURANI,ASHWIN DAYAL CHATURANI,JAYANTILAL RAJANBHAI SORATHIA	NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH,MR.DIPAK B PATEL
1732	SA/134/2009	20/04/2009	DAHYABHAI ABHAYSINH RATHOD,	(MR MB GANDHI),MR CHINMAY M GANDHI	HEIRS OF DECEASED KISHOREBHAI RAMABHAI PANCHAL,ARVIND KISHOREBHAI PANCHAL,MANGUBEN KISHOREBHAI PANCHAL,GHANSHYAMBHAI KISHOREBHAI PANCHAL	,MR JAYESH A KOTECHA
1733	SA/136/2009	31/07/2009	ABDUL SATTAR ABDUL KADAR MEMON,	MR HARIN P RAVAL	NEMCHAND NAGINDAS SHAH,	MR AMIT N PATEL

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1734	SA/137/2009	10/07/2010	SOLANKI VAGHJIBHAI MANGABHAI,	MR TUSHAR L SHETH	GONDAL NAGARPALIKA,	NOTICE SERVED,MR AMAR D MITHANI
1735	SA/139/2009	20/10/2010	VENUS ENGINEERING WORKS,VENUS HARD-WARE PRODUCTS	MR MP SHAH,MS. KRUTI M SHAH	KASHIKKUMAR NAGINDAS MODI,	NOTICE SERVED,(MR JB PARDIWALA)
1736	SA/140/2009	05/02/2009	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MUKTABEN BHIKHUBHAI MAVADIA,	
1737	SA/142/2009	05/11/2009	DINESHKUMAR LALLUBHAI MISTRI,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	ISHWARBHAI LALLUBHAI MISTRI,	
1738	SA/144/2009	07/07/2010	UTTAR GUJARAT VIJ COMPANY LIMITED (ERSTWHILE GEB),	MR PREMAL R JOSHI	JADIBEN MAGANBHAI RAMJIBHAI, HEIR OF DECEASED VINODBHAI,	MS TANUJA N KACHCHHI,HCLS COMMITTEE
1739	SA/147/2009	09/03/2009	BAI ANSU @ CHHABU, D/O MOHD. MURAD,	MR TRILOK J PATEL	KALUBHAI MOHD. THAKOR,SUGRABEN D/O MOHD. THAKOR,AMINABEN D/O NOORBHAI BHIKHABHAI DABHI & W/O GAFURBHAI DABHI	,MR.CB GODIGAJBAR
1740	SA/148/2009	16/06/2010	PARESHBHAI SHIVABHAI PATEL,	MR SHAILESH C SHARMA	CHIMANBHAI @ CHANDRAKANT SHIVABHAI PATEL,BHPENDRABHAI SHIVABHAI PATEL,BAKULBEN WD/O BHUPENDRABHAI SHIVABHAI,DIPTIBEN D/O BHUPENDRABHAI SHIVABHAI PATEL,MANJULABEN D/O BHUPENDRABHAI SHIVABHAI PATEL,VIKASBHAI BHUPENDRABHAI PATEL,MUKESHBHAI SHIVABHAI PATEL,PRITIBEN W/O MAHENDRABHAI SHIVABHAI PATEL,HASMUKHBHAI SHIVABHAI PATEL	,MR JAPAN V DAVE
1741	SA/149/2009	05/12/2009	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	TELECOM DISTRICT MANAGER,UNION OF INDIA,NANJIBHAI MALABHAI,AMERBEN W/O NANJI MALJI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
1742	SA/150/2009	15/09/2009	BHIKHABHAI MULJIBHAI,	MR YH MOTIRAMANI	GUJARAT ELECTRICITY BOARD NOW THRO PASCHIM GUJARAT VIJ,	
1743	SA/151/2009	14/05/2010	THAKORE VARVAJI TALAJI,	MR BHARAT T RAO	PATEL PRAHLADBHAI VITTHALDAS,PATEL NATWARBHAI VITTHALDAS,PATEL NARAYANBHAI VITTHALDAS,PATEL DAHYABHAI VITTHALDAS,PATEL RAMABHAI VITTHALDAS,HEIR OF PATEL VITTHALDAS AMBARAM,LAXMIBEN WD/O PATEL VITTHALBHAI AMBARAM	
1744	SA/154/2009	03/03/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MS SEJAL K MANDAVIA	HITESHGAR GULABGAR,	MR CHINTAN S POPAT
1745	SA/155/2009	03/09/2010	GOVINDBHAI ARJANBHAI KARANGIYA,	THAKKAR AND PAHWA ADVOCATES	UPLETA NAGAR PALIKA,	NOTICE NOT RECD BACK,MR TULSHI R SAVANI
1746	SA/156/2009	14/12/2009	PATEL BAVCHAND MADHA,	MR PARTHIV A BHATT	RAMKUBHAI DEVKUBHAI AS KARTA & MANAGING THE AFFAIRS OF HUF,	MR RC SEJPAL
1747	SA/158/2009	03/09/2010	VIJAY BHASKAR SHUKLA,	MR AZIZ AN ALVI	NEHAL VIJAY SHUKLA,	
1748	SA/159/2009	22/12/2009	UKABHAI NAROTTAMBHAI,RAIJIBHAI NAROTTAMBHAI,MAIJIBHAI NAROTTAMBHAI,DARIYABEN NAROTTAMBHAI,SURIBEN NAROTTAMBHAI	MR NILESH M SHAH,MR MAYANK DESAI	BHUPENDRA NAVNEETLAL PATEL,	MR NILESH A PANDYA
1749	SA/160/2009	26/08/2010	PATEL NAVJIBHAI NATHABHAI,PATEL BHAVAJIBHAI NATHABHAI,PATEL LAKSHMANBHAI NATHABHAI,PATEL HIRABEN NATHABHAI,PATEL BHAGAVANBHAI NATHABHAI,PATEL RATANBEN WD/O NATHABHAI JETHABHAI (EXPIRED),PATEL SHAMALBHAI JETHABHAI	MR NV GANDHI	STATE OF GUJARAT,DHOLVANI GROUP GRAM PANCHAYAT	,MR JV JAPEE
1750	SA/161/2009	18/08/2010	D N MEHTA,M N MEHTA	MR RD DAVE	STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF,	NOTICE SERVED,MS NALINI S LODHA
1751	SA/162/2009	18/08/2010	D N MEHTA,M N MEHTA	MR RD DAVE	STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF,	NOTICE SERVED,MS NALINI S LODHA
1752	SA/163/2009	18/08/2010	D N MEHTA,M N MEHTA	MR RD DAVE	STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF,	NOTICE SERVED,MS NALINI S LODHA

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1753	SA/164/2009	18/08/2010	D N MEHTA,M N MEHTA	MR RD DAVE	STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF,	NOTICE SERVED,MS NALINI S LODHA
1754	SA/166/2009	08/12/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	HEIRS OF GOKALDAS AMARSHIBHAI VITTHALDAS JAMNADAS AAHYA,KISHORCHANDRA RATILAL	MR SHIRISH JOSHI
1755	SA/167/2009	23/02/2011	CHAMAR PUNJABHAI GALABHAI,CHAMAR BABUBHAI @ MEGHJI PUNJABHAI	(MS SUBHADRA G PATEL)	HARIJAN DHUDABHAI RUPABHAI,HARIJAN DHANJIBHAI DHUDABHAI	ABATED,(MR DP VORA)
1756	SA/168/2009	25/06/2009	JAYANTIBHAI HIRABHAI PATEL,GIRJABEN HIRABHAI PATEL	MR BHUSHAN B OZA	MANUBHAI HIRABHAI PATEL,	
1757	SA/169/2009	07/07/2009	SHRIMALI KANKUBEN VIRJIBHAI,SHRIMALI DAMJIBHAI VIRJIBHAI,SHRIMALI RAMJIBHAI VIRJIBHAI	MS MEGHA R CHITALIA	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DISTRICT COLLECTOR,ADDITIONAL COLLECTOR (EARTHQUAKE RELIEF),MAMLATDAR,TALUKA DEVELOPMENT OFFICER	,GOVERNMENT PLEADER,MR MB RANA
1758	SA/170/2009	21/06/2011	MANABHAI DULABHAI CHAUDHARY,	MR BH SOLANKI,MR MAHESH K POOJARA	RAMESHBHAI PALABHAI CHAUDHARY,	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1759	SA/175/2009	07/01/2009	HARISHBHAI BULCHAND NANVANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	SHANABHAI BHAIJIBHAI VAGHARI,	
1760	SA/177/2009	08/01/2013	PATEL BABUBHAI PARSOTTAMDAS,PATEL MOHANLAL PARSOTTAMDAS	MR BP GUPTA	PATEL KESHAVLAL PARSHOTTAMDAS DECD.THRO HEIRS,NATHIBEN KESHAVLALW/O KESHAVLAL PATEL,MAHESHBHAI KESHAVLAL PATEL,NIMISH C.PATEL D/O KESHAVLAL PATEL,VAISHALI MANAN PATEL D/O KESHAVLAL PATEL,PATEL JAGDISHBHAI PARSOTTAMDAS	RULE SERVED,MR DG SHUKLA,MR HARSHEEL D SHUKLA
1761	SA/179/2009	22/12/2009	PATEL SAKABHAI SHANKARBHAI,	MR SAURABH M PATEL	BAI MANGU WD/O PATEL JOITABHAI DALABHAI,BAI AMBA W/O PATEL RAMABHAI KACHRABHAI,BAI RUKHI W/O SOMABHAI AMTHABHAI PATEL,RAMABHAI KACHRABHAI PATEL,KANTIBHAI RAMABHAI PATEL,JASHIBEN RAMABHAI PATEL,KOKILABEN RAMABHAI PATEL,SUMITRABEN RAMABHAI PATEL,ASHOKBHAI RAMABHAI PATEL,PATEL GANDABHAI MAGANBHAI,RAIBEN WD/O GANDABHAI MAGANBHAI PATEL,SURYABEN D/O GANDABHAI MAGANBHAI PATEL,MUKESHBHAI S/O GANDABHAI MAGANBHAI PATEL,VIKRAMBHAI S/O GANDABHAI MAGANBHAI PATEL,PATEL KANTIBHAI MAGANBHAI,SHANTABEN WD/O KANTIBHAI MAGANBHAI PATEL,SANJAYKUMAR S/O KANTIBHAI MAGANBHAI PATEL,SONALBEN D/O KANTIBHAI MAGANBHAI PATEL,PATEL MADHABHAI SHANKARDAS JIVABHAI,PATEL JAYESHKUMAR MADHABHAI,PATEL PRAHLADBHAI REVABHAI,PATEL SATISHKUMAR JOITABHAI	
1762	SA/182/2009	19/10/2010	JAYDEVPRASAD RAMANLA THAKAR,(SHARDABEN RAMANLAL THAKAR)	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAMESHCHANDRA BHAGVATICHANDRA THAKAR,PRAVINCHANDRA BHAGVATICHANDRA THAKAR	MR YASH N NANAVATY
1763	SA/186/2009	08/04/2009	DHINGABHAI KALABHAI THAKORE,	MR JIGAR G GADHAVI	PATEL AMRUTLAL AMBALAL,PATEL CHIMANLAL PRABHUDAS	HL PATEL ADVOCATES
1764	SA/187/2009	17/02/2020	RUKSHMANIBEN BABUBHAI ANJADA SINCE DECD. THRO HER HEIRS,JAYRAJ MADHUSUDAN CHANDRA,PRAKASH MADHUSUDAN CHANDRA	,MR DHAVAL A PATEL,MR SMIT P VAGHELA	PRABHABEN CHHELBHAI ANJADA,SHASHIKANTBHAI CHHELBHAI ANJADA,RAMESHBHAI CHHELBHAI ANJADA,KASHIBEN CHAKUBHAI W/O CHAKUBHAI CHHAGANBHAI ANJADA	MR MA PAREKH,MR NIRAV C THAKKAR
1765	SA/188/2009	11/04/2009	UTTAR GUJARAT VIJ COMPANY LIMITED (GUJARAT VIDYUT BOARD),	MR DIPAK R DAVE	VAGHRI FULJIBHAI SHIVABHAI,	NOTICE SERVED,MR YN RAVANI
1766	SA/189/2009	20/01/2011	BIPINBHAI AMRUTLAL PATEL,	MR MEHUL SHARAD SHAH	SPECIAL LAND RECOVERY OFFICER,THE VISNAGAR NAGRIK SAHAKARI BANK LTD	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DHARMESH V SHAH
1767	SA/190/2009	20/12/2010	MAHMADHUSAIN AKBARBHAI GHANCHI.,	MR UTPAL M PANCHAL	MAMLATDAR,COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER
1768	SA/191/2009	18/03/2010	DURGASHANKAR REVASHANKAR PANDYA,	(MR SANDEEP N BHATT)	MANAGING DIRECTOR,STATE OF GUJARAT,DIRECTOR,COLLECTOR	,MR.VARUN K.PATEL
1769	SA/192/2009	31/03/2010	HIRABHAI DHULABHAI BHANGI,	MR BHAVIK J PANDYA	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,SARPANCH OF CHORIVAD	,GOVERNMENT PLEADER

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1770	SA/193/2009	23/07/2009	GAJUBHA RATUBHA,	MR ANKUR Y OZA	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,DISTRICT SUPERINTENDENT OF POLICE	,GOVERNMENT PLEADER
1771	SA/194/2009	04/07/2010	HARIBHAI KANJIBHAI BRAHMBHATT DECEASED THROUGH HEIRS,GIRISHBHAI H BRAHMBHATT,PRAKASHBHAI H BRAHMBHATT,ASHOKBHAI H BRAHMBHATT,VINOD AYODHYA @ DILIPKUMAR,HEMLATA BHARATKUMAR KESRA,KASHIBEN HARIBHAI KANJIBHAI SINCE DECEASED THROUGH HEIRS	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HIRALAL KANJIBHAI BRAHMBHATT DECEASED THROUGH HEIRS,PRADUMAN HIRALAL BAROT,KIRITKUMAR HIRALAL BAROT,LILABEN JAYDEVLAL BAROT,TARABEN CHAMPAKLAL,PUSHPABEN HARIKRISHNA INAMDAR,KIRITKUMAR HIRALAL BAROT,PRADYUMANKUMAR HIRALAL BAROT,KANJIBHAI GORDHANDAS	,NOTICE SERVED,SERVED BY AFFIX(N),(MR PRANAV M RAVAL)
1772	SA/195/2009	03/03/2010	STATE OF GUJARAT,CIVIL SURGEON	GOVERNMENT PLEADER	DAYABEN DEEPAKKUMAR PRAJAPATI,	(MR KISHOR M PAUL)
1773	SA/196/2009	30/12/2010	UNION OF INDIA,SENIOR DIVISIONAL OFFICER	MR GAURANG H BHATT	BHAMBHI VAJABHAI GOVABHAI DECEASED THRO LEGAL HEIRS,AMRUTBHAI VAJABHAI BHAMBHI,DALPATBHAI VAJABHAI BHAMBHI,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR RAJESH K SHAH,MR NITIN S PATEL
1774	SA/197/2009	31/07/2009	MAHAVIR TRADING COMPANY,	MR PRAVIN GONDALIYA,MR P B KHANDHERIA	JAYMEET PROCESSORS,	
1775	SA/198/2009	31/03/2010	GULIYABHAI RUPSINGBHAI RATHVA,	MR NK MAJMUDAR	PUNABHAI MOTIBHAI BARIA,KANTIBHAI MOTIBHAI BARIA	MR SHITAL R PATEL
1776	SA/199/2009	07/08/2010	GOVERNMENT OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	VISHNUPRASAD M VORA,	UNSERVED EXPIRED (N),(MR AJ SHASTRI)
1777	SA/201/2009	27/09/2010	HEIRS OF DECEASED DALPATSINH KODARBHAI,SUMITRABEN WD/O DALPATSINH KODARBHAI,UDESINH DALPATSINH,RAMESHBHAI DALPATBHAI,DINESHBHAI DALPATBHAI	(MR SK BUKHARI)	CHATURMAL CHOITHARAM KAMNANI,	MR YM THAKKAR
1778	SA/202/2009	10/05/2010	LALITBHAI PREMJIBHAI CHAUHAN,	(MR BD KARIA)	GHANSHYAMBHAI GANPATBHAI CHUDASAMA,	MR KAMALSINH J RANA
1779	SA/204/2009	05/12/2010	RAMBHAI TEJABHAI,	MR VIJAY H NANGESH	PUNKAJKUMAR MOHANBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1780	SA/205/2009	03/11/2010	RAMCHANDRA MANGALBHAI PARMAR,LILABEN RAMCHANDRA PARMAR,PRADIPKUMAR RAMCHANDRA PARMAR,HARESHKUMAR RAMCHANDRA PARMAR,CHUNILAL RAMCHANDRA PARMAR,NILAMKUMARI RAMCHANDRA PARMAR,JYOTSNABEN RAMCHANDRA PARMAR	MR BH SOLANKI	STATE OF GUJARAT,COMMANDANT	,GOVERNMENT PLEADER
1781	SA/206/2009	18/03/2010	CHANDRAKANT M PARMAR,	MR. BK. RAJ	HANSABEN @ HINABEN C PARMAR D/O CHAMPAKLAL M PARMAR,	MR.HIREN M MODI
1782	SA/207/2009	03/03/2010	PARGHI PUNABHAI DANABHAI,PARGHI KANUBHAI DANABHAI,PARGHI DHULABHAI HOMABHAI,PARGHI RAMBHAI DEVABHAI,DECD. THR.HEIRS CA 14029/08,15.01.09,GALBIBEN WD/O.RAMABHAI PARGHI.,RAMAESHBHAI RAMABHAI PARGHI.,TINUBHAI RAMABHAI PARGHI.,UMIYABEN D/O.RAMESHBHAI PARGHI,PARGHI VIRMABHAI DANABHAI	MS AMI N BHATT	TARAR THAVRABHAI NANABHAI DECD.THR.HEIRS.,REVABHAI THAVARABHAI TARAR.,MENGLABHAI DITABHAI TARAR.,CHANDUBHAI DITABHAI TARAR.,SHAKRABHAI DITABHAI,TARAR VADALIBEN W/O DITABHAI NANBHAI,TARAR MANGALBHAI DITABHAI,TARAR CHANDUBHAI DITABHAI,TARAR SHAKRABHAI DITABHAI	,DELETED,MR JV JAPEE
1783	SA/208/2009	02/10/2010	DISTRICT SUPERINTENDENT OF POLICE,DIRECTOR GENERAL OF POLICE,STATE OF GUJARAT	GOVERNMENT PLEADER	YOGRAJSINH ANNIRUDDHSINH JHALA,	(MR NIKHIL S KARIEL)
1784	SA/209/2009	16/03/2010	SONIABEN WD/O RAMABHAI MULABHAI,	(MR TS NANAVATI)	HEIRS OF KHUSHALBHAI VIRABHAI ROHIT, MANILAL KHUSHALBHAI,BABUBHAI KHUSHALBHAI PARMAR,KESARBEN PURSHOTTAMBHAI PARMAR,SHANTABEN NARANBHAI	MR RAJESH R DEWAL,MR GAURANG K PATEL
1785	SA/212/2009	16/07/2010	JITENDRA PRANJIVAN PAREKH,	(MR TS NANAVATI)	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,REGIONAL MANAGER GIDC	(MR GIRISH D BHATT)
1786	SA/214/2009	22/09/2009	DEPUTY EXECUTIVE ENGINEER,	MR RC JANI	BABUBHAI SHANKARBHAI PATEL,	
1787	SA/215/2009	29/07/2010	STATE OF GUJARAT,COMMANDANT,W S MARATHE	GOVERNMENT PLEADER	GIRIRAJSINH B JADEJA,	MR MB GOHIL

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1788	SA/217/2009	23/06/2014	STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER	PRABHUBHAI GOVINDBHAI,	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES,MR Y J PATEL
1789	SA/223/2009	19/03/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PRABHUDAS KALIDAS & COMPANY,	MR SAURABH M PATEL
1790	SA/224/2009	24/02/2011	PATEL NATHABHAI SHIVABHAI,	MR AV PRAJAPATI	OIL & NATURAL GAS CORPN LTD,	NOTICE SERVED,MR AJAY R MEHTA
1791	SA/227/2009	13/06/2011	RAMABHAI MAGANBHAI RAVAL,MOHANBHAI RAMABHAI PATEL,BHAVNABEN RAMABHAI PATEL,SHANTABEN MAGANBHAI RAVAL	MR JAPAN V DAVE	PUNAMBHAI SHANKARBHAI RAVAL,	(MR SK BUKHARI)
1792	SA/228/2009	05/12/2010	MAKWANA TAKHATSINH HIRSINHJI,	MR.HIREN M MODI	HEIRS OF DECEASED MANGABHAI HIRABHAI MANJULABEN MANGABHAI,	
1793	SA/229/2009	05/12/2010	MAKWANA TAKHATSINH HIRSINHJI,	MR.HIREN M MODI	HEIRS OF DECEASED MANGABHAI HIRABHAI MANJULABEN MANGABHAI,	
1794	SA/230/2009	18/08/2010	STATE OF GUJARAT,CONSERVATOR OF FOREST	GOVERNMENT PLEADER	FAKIR MOHMED NOORMOHMED BLOCH,	NOTICE SERVED,(MR MD RANA)
1795	SA/235/2009	14/10/2011	PATEL HARJIBHAI KESHAVBHAI VEKARIYA,PATEL RAGHAVBHAI KESHAVBHAI VEKARIYA,PATEL NARSINHBHAI KESHAVBHAI VEKARIYA	MR MRUGEN K PUROHIT	MEMON GANIBHAI NURMAMADBHAI PARIYANI, DECEASED THROUGH HEIR,	MR ABDUL K SHAIKH
1796	SA/236/2009	23/12/2010	PATEL SOMABHAI NATHABHAI,DHURIBEN SOMABHAI PATEL,RANGABHAI SOMABHAI PATEL,KALABHAI SOMABHAI PATEL,KHOYABHAI SOMABHAI PATEL,AMRUTBHAI SOMABHAI PATEL,DHANIBEN SOMABHAI PATEL	MR BK DAMANI	DAHYABHAI NATHABHAI PATEL,DAYALBHAI MAGANBHAI PATEL	NOTICE SERVED,MR CB DASTOOR
1797	SA/237/2009	03/10/2010	CHANDUBHAI DHANABHAI SARVAIYA,	MR PJ KANABAR,MS ADITI P KANABAR	PRINCIPAL CHAVDA OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER,STATE OF GUJARAT	MS ADITI P KANABAR
1798	SA/238/2009	16/03/2010	SUMANBHAI KUNVARJI PANCHAL,UTTAMJI KUNVARJI PANCHAL,HANSABEN UTTAMBHAI PANCHAL,SHAILESHKUMAR UTTAMBHAI PANCHAL,PARIMAL UTTAMBHAI PANCHAL,HINABEN UTTAMBHAI PANCHAL,JAYATILAL KUNVARJI PANCHAL,NAVINBHAI KUNVARJI PANCHAL	MR DAKSHESH MEHTA	CHIMANLAL AMBELAL TAILOR,	
1799	SA/239/2009	05/12/2010	M/S BHAGYODAY RUBBER INDUSTRIES,	THAKKAR AND PAHWA ADVOCATES	VITTHALBHAI JETHABHAI PATEL,MAGANBHAI JETHABHAI PATEL	
1800	SA/242/2009	05/05/2010	STATE OF GUJARAT,MAMLATDAR,COLLECTOR,REVENUE SECRETARY	GOVERNMENT PLEADER	HARIPRASAD ZAVERILAL JAISWAL,	RULE SERVED BY DS
1801	SA/247/2009	22/09/2010	PATEL JOITARAM REVJIDAS,PATEL KACHRABHAI JOITABHAI,PATEL AMRUTBHAI JOITABHAI,PATEL RAMANBHAI JOITABHAI,PATEL PRABHUDAS JOITARAM	MR JIGAR G GADHAVI	RATHOD DOLUSINH PUNJASINH,RATHOD MAKUSINH DAULATSINH,RATHOD RANJITSINH DOLUSINH,RATHOD AMRUTBA WD/O DOLUSINH PUNJSINH	NOTICE SERVED,MR HM PARIKH,MR RASESH H PARIKH
1802	SA/248/2009	12/06/2010	INDUBHAI LALJIBHAI PATEL,	MR MRUGEN K PUROHIT	MOHANBHAI CHHOTABHAI THAKORE,NATUBHAI CHHOTABHAI THAKORE	MR JA ADESHRA
1803	SA/249/2009	07/01/2010	PATEL RAMANBHAI VIRAMBHAI,PATEL NATVARBHAI VIRAMBHAI,PATEL MANGUBEN WD/O NATVARBHAI VIRAMBHAI,PATEL RANJANBEN NATVARBHAI,PATEL PARESHBHAI NATVARBHAI,PATEL DEVENDRAKUMAR NATVARBHAI	MR IM PANDYA	PATEL VINODKUMAR MANIBHAI,PATEL MOTIBHAI REVABHAI,ISMAILBHAI HASAMBHAI GANCHI,VASANTKUMAR CHIMANLAL SHAH,CHANDUBHAI SANKALCHAND PANCHAL,PATEL NARSINHBHAI MAGANBHAI,PATEL SHARDABEN SHAMALBHAI HEMATBHAI,PATEL KAMLABEN VAGHABHAI	
1804	SA/250/2009	11/03/2009	GHANSHYAMBHAI KUNDANMAL JETWANI,HEIR OF DECEASED VITHALDAS KUNDANMAL JETWANI, JETWANI	MR PANKAJ K SONI,MS RAKSHA S DIKSHIT	DHANJI MULJI SATYANARAYAN MANDIR,VIJAYBHAI A.K.A. PRATAPBHAI GORDHANDAS,BRIJUBHAI GORDHANDAS	
1805	SA/251/2009	05/12/2010	MAHESH VALLABHDAS RAJPURA,	MR PREMAL R JOSHI	MINABEN MAHESHBHAI RAJPURA,	MR NEHUL L DAVE

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1806	SA/252/2009	23/12/2010	KIRANKUMAR VITHALDAS PANDYA,	MR SAURABH M PATEL	BHOGILAL CHUNILAL SETH,	(MR NIRAL R MEHTA)
1807	SA/255/2009	29/03/2010	PATEL RAVJI KHIMJI,PATEL KHIMJI RAMJI	(MR NV ANJARIA),MR NEERAJ SONI	MANJI VISHRAM PATEL,BHATHA YASHWANT KUMAR JAYSINH	,MR CH VORA
1808	SA/256/2009	04/05/2011	A A MANSURI,	MR MRUGEN K PUROHIT	STATE OF GUJARAT,COLLECOTR, DAHOD,DISTRICT SUPPLY OFFICER,MAMLATDAR	GOVERNMENT PLEADER
1809	SA/257/2009	29/04/2011	DISTRICT SUPERINTENDENT OF POLICE,DIRECTOR GENERAL OF POLICE,STATE OF GUJARAT	GOVERNMENT PLEADER	SUKHDEVSINH NAVALSINH JHALA,	(MR NIKHIL S KARIEL)
1810	SA/259/2009	13/06/2013	JAYANTILAL GOVINDJI PANCHAL DECD.THR'HEIRS,TARABEN JAYANTILAL PANCHAL,MUKESH JAYANTILAL PANCHAL,YOGESH JAYANTILAL PANCHAL,PARESH JAYANTILAL PANCHAL	MR. BK. RAJ,	NIRMALABEN GOVINDJI PANCHAL,SHASHIKANT GOVINDJI PANCHAL	RULE SERVED,MR AS VAKIL
1811	SA/270/2009	16/07/2010	AKSHAR OXYGEN PVT LTD,	MR DG CHAUHAN,MS NAYANA M PATEL	PASHCHIM GUJARAT VIJ CO. LTD.,EXECUTIVE ENGINEER (RURAL)	MR DIPAK R DAVE
1812	SA/274/2009	13/08/2010	DIRECTOR,	GOVERNMENT PLEADER	SOMABHAI GOVINDBHAI PARMAR,RAJKOT DISTRICT PANCHAYAT	MR PREMAL R JOSHI,MR.HIREN M MODI
1813	SA/276/2009	11/02/2009	MANUBHAI GAJIBHAI MULTANI,	MR SATYEN B RAWAL	USMANBHAI HASAMBHAI MULTANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1814	SA/277/2009	03/10/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KALIKA TILES INDUSTRIES,	(MS NISHA M THAKORE)
1815	SA/278/2009	03/03/2010	GUJARAT WATER SUPPLY & SEWAGE BOARD,	MR HS MUNSHAW	NENARAM A CHAUHAN,	MR KG SUKHWANI
1816	SA/280/2009	08/11/2010	KISHANBHAI @ KARSANBHAI BECHARBHAI BHANGI,	MR JIGAR G GADHAVI	PATEL PARSOTTAMBHAI KASHIRAM,PATEL NARANBHAI KASHIRAM,MITHA GRAM PANCHAYAT	NOTICE SERVED,(MR VC DESAI)
1817	SA/282/2009	16/06/2015	GUNVANTRAI MULJIBHAI SHAH,	MR ASHISH H SHAH	KAZI MOHMMAD HUSSAIN MOHAMMAD MIYA,KAZI SUGRABIBI MOHMMD MIYA,ILIYAZ MOHMMAD HUSSAIN,KAZI MUSTAK MOHMMAD HUSSAIN,KAZI MOHMMAD SADIQ MOHMMAD MIYA,MERUNISA MOHMMAD SADIQ,RUKSANA MOHMMAD SADIQ,KAROOK MOHMMAD SIDIQ,IQBAL MOHMMAD SIDIQ,SHABIRA MOHMMAD SIDIQ,ASHIYA MOHMMAD SIDIQ,MUNAF MOHMMAD SIDIQ,PATNI GANI KARIM MALEK,PATNI NOOR KARIM MALEK,RABIYABAI SIDI,MOHMMAD KHALID SIDIBHAI GOHEL,NIMBAI SIDIBHAI GOHEL,HAJRABEN SIDIBHAI GOHEL,HAVABEN SIDIBHAI GOHEL W/O ALIBHAI AMADBHAI BHADARKA,FATMABEN SIDIBHAI GOHEL W/O YUSUFBHAI MOHMMADBHAI,GHANCHI HAJRABEN AHMED,GHANCHI YUSUF MOHMMAD MOTIYA,RAZAK MUSA MODI,KHATIJA JANMOHMMAD MODI (SINCE DECD. THRO HIS HEIRS,MOHMMAD FARUK JANMOHMMAD MODI,MOHMMAD SALIM JANMOHMMAD MODI,MOHMMAD RAFIK JANMOHMMAD MODI,RUKSANA W/O KARIM PAREKH,MOHMMAD MUNAF JANMOHMMAD MODI,MOHMMAD ALTAF JANMOHMMAD MODI,MITTALBEN MANSUKHBHAI KORADIYA,MANSUKHBHAI DEVJIBHAI KORADIYA,RATILAL ARJAN KAMANI,DHIRAJBEN RATILAL KAMANI	,RULE SERVED,MR. D. P. KINARIWALA,MR MEHUL S SHAH,(MR SURESHM SHAH)
1818	SA/284/2009	21/12/2010	PATEL VIRCHANDAS RANCHHODDAS(DIED),PATEL HIRALAL VIRCHANDDAS,PATEL MANSUKHBHAI VIRCHANDAS,PATEL RAJIBEN W/O VIRCHANDAS,PATEL MENABEN VIRCHANDAS,PATEL SAMUBEN VIRCHANDAS,PATEL SHANTABEN VIRCHANDAS	MR MEHUL SHARAD SHAH	PATEL HIRALAL MADHAVLAL,PATEL DALSIBEN HIRALAL (DIED),HIRALAL MADHAVLAL PATEL,ATULKUMAR HIRABHAI PATEL,ARVINDBHAI HIRABHAI PATEL,BHAVNABEN HIRABHAI PATEL,MUKESHBHAI HIRABHAI PATEL,DR.PRATIK HIRABHAI PATEL	,MR RC JANI,MR HM PARIKH,MR RASESH H PARIKH
1819	SA/285/2009	22/04/2010	RATILAL MULJIBHAI PATEL,	(MR MAHENDRA K PATEL)	DEPUTY ENGINEER (SR.),CHIEF ENGINEER (THE THEN)	NOTICE UNSERVED,MS LILU K BHAYA

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1820	SA/286/2009	13/02/2014	PATEL KACHRABHAI KASHIDAS (DECD.) THROUGH LEGAL HEIRS,PATEL KANJIBHAI KACHARABHAI SINCE DECD.THR'HEIRS,PATEL BHAGVATIBEN W/O PATEL KANJIBHAI KACHARABHAI,PATEL SUREKHABEN D/O PATEL KANJIBHAI KACHARABHAI	MR MAHESH BHAVSAR	SHAH CHIMANLAL BALDEVDAS, LEGAL HEIR & ADMINISTRATOR OF,SHAH MUKUNDLAL CHIMANLAL,SHAH BHARATKUMAR CHIMANLAL,SHAH KIRITKUMAR CHIMANLAL,SHUSHILABEN D/O CHIMANLAL SHAH W/O JAYANTILAL SHAH,KUMUDBEN D/O CHIMANLAL SHAH W/O RAMESHLAL SHAH,GANDABHAI KACHRABHAI (EXPIRED)	,NOTICE SERVED,VIRAL K SHAH
1821	SA/295/2009	12/04/2009	KAMNATH MOTOR GARAGE'S OWNER,	MR MRUGEN K PUROHIT	RAJKOT MUNICIPAL CORPORATION,ASSISTANT COMMISSIONER,ESTATE OFFICER	
1822	SA/298/2009	29/12/2009	STATE OF GUJARAT,SECTION OFFICER,EXECUTIVE ENGINEER,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANJAY H PANDYA,	MR TUSHAR L SHETH
1823	SA/299/2009	21/12/2009	HAVABIBI IKBAL LAKDAWALA,FATEMABIB D/O DECEASED MTURZABHAI LAKDAWAL,GULAMMUSTUFA GULAMRASUL SHAIKH,MOHAMAD JAVEDKHAN HABIBKHAN PATHAN	MR SP MAJMUDAR,MR P P MAJMUDAR	AYSHABIBI D/O HAJI GULAMHUSAIN LAKDAWALA,ABDULLA GULAMRASUL LIGHTWALA,MAKBULHUSAIN MOHMADRAFI MATDAWALA,GUJARAT STATE WAKAF BOARD	MR PREMAL S RACHH
1824	SA/300/2009	03/10/2010	SHASHIBEN D/O LAXMAN PRATAPSING,	MRS NISHA M PARIKH,HCLS COMMITTEE	MOTILAL HARILAL MILLS,	
1825	SA/301/2009	16/03/2010	AFSA @ NASIMBANU D/O ANAVARALI JASANI,ANWARALI MUHAMMADALI JASANI	MR MAKBUL I MANSURI	BARKANTALI MAHHUMAD LAKHANI,	MR ARIF A SHEKH
1826	SA/302/2009	29/12/2009	NANJIBHAI KANJIBHAI MISTRY,REVABEN NANJIBHAI MISHTRY,RASIKLAL NANJIBHAI MISHTRY,HIMMATBHAI NANJIBHAI MISHTRY,DILIPBHAI NANJIBHAI MISHTRY,KANTABEN NANJIBHAI MISHTRY,INDUBEN NANJIBHAI MISHTRY,MADHUBEN NANJIBHAI MISHTRY,RANJANBEN NANJIBHAI MISHTRY	MR RUTVIJ S OZA	ALI MAHMAD ABDULLA MUSANI,MUSANI ZUBEDABEN ALI MAHMAD,GAFARBHAI ALI MAHMAD MUSANI,MAJIDBHAI MAHMADBHAI MUSANI,HAFIZABEN ALI MAHMADBHAI MUSANI,RASHIDABEN ALI MAHMADBHAI MUSANI,BILKISHBANU ALI MAHMADBHAI MUSANI,RAFIKBHAI ALI MAHMADBHAI MUSANI,WAHIDBHAI ALI MAHMADBHAI MUSANI,FAROOKBHAI ALI MAHMADBHAI MUSANI,SHERBANOO ALI MAHMADBHAI MUSANI,MANSUKHLAL KUNVARJI UNDVIA THROUGH HEIR & VAHIVATKARTA,DHOLA VISHI GRAM PANCHAYAT	
1827	SA/1/2010	09/07/2010	PATEL MADHAVLAL ISHWARDAS,PATEL NATHUBHAI MADHAVLAL,PATEL SHARDABEN DWARKADAS JESANGDAS,PATEL MANGUBEN KANTILAL JESANGDAS,PATEL CHIMANBHAI MADHAVLAL,PATEL KAMALABEN BHOGILAL MOHANDAS	MR DHAVAL M BAROT	OIL & NATURAL GAS CORPORATION,	NOTICE SERVED BY DS,MR AJAY R MEHTA
1828	SA/2/2010	02/09/2010	KALPESH DHIRAJLAL JOSHI,		LEGAL HERIS OF LATE BHAILALBHAI ASHABHAI PATEL, KANTABEN,JIGNESH B PATEL,CHIRAG B PATEL,VISHNUBHAI CHHOTABHAI PATEL (EX-MLA),SANDIP ASHOKBHAI SHAH (CONTRACTOR)	
1829	SA/6/2010	19/11/2010	BABULAL NATHALAL,JAIKIHANBHAI MULCHAND,PUNJIMAL HOTCHAD, THRO POA VINAYCHAND CHIMANLAL SHAH,NAGDAN VASTABHAI	THAKKAR AND PAHWA ADVOCATES	RAJKOT MUNICIPAL CORPORATION,LALUMAL KAMUMAL	,(MR RM CHHAYA)
1830	SA/7/2010	26/11/2010	PREMIBEN DURLABHBHAI PATEL,	(MR JB PARDIWALA)	SUMANBHAI PREMABHAI PATEL (DHODIA),	MR NV GANDHI
1831	SA/8/2010	03/10/2010	BHIKHABHAI BIJALBHAI BARAIYA,	(MR H.S.MULIA)	VAJA MASHRIBHAI SANGABHAI,KOLI BHANABHAI GOVINDBHAI	(MR HM PRACHCHHAK)
1832	SA/9/2010	16/03/2012	MAHESHBHAI RAMBHAI BHARWAD,	MR MEHUL S SHAH,(MR SURESHM SHAH),(MR PJ VYAS)	RAMAJI BECHARJI THAKOR,MOHANJI RAMAJI THAKOR DEL.AS PER CT.ORD.DT.20-6-11,KANAJI RAMAJI THAKOR,SITABEN WD/O KANAJI RAMAJI,CHAMPABEN D/O KANAJI RAMAJI,MANJIBEN D/O KANAJI RAMAJI,MANUJI S/O KANAJI RAMAJI,RANCHHODBHAI AMBALAL PATEL,ARVINDBHAI RADHESHYAM PATEL,HIMANSHUBHAI NAVINBHAI HARIA,RADHESHYAM AMBALAL PATEL	,NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR TATTVAM K PATEL,MR JV VAGHELA
1833	SA/14/2010	14/09/2010	CHHITLIBEN WD/O GOKALBHAI VALJIBHAI,JETHIBEN D/O GOKALBHAI VALJIBHAI	NOTICE SERVED	NAROTAMBHAI RAMJIBHAI VALVI,	

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1834	SA/15/2010	03/10/2010	MAGHJIBHAI BHURABHAI SABHAYA,	MR BC DAVE,MR P P KASVALA	PACHHIM GUJARAT VIJ COMPANY LTD,	
1835	SA/16/2010	27/12/2010	JIVABAI SURA,GANABHAI SURA	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHAIRMAN,SUPERINTENDING ENGINEER	MR SP HASURKAR
1836	SA/19/2010	21/04/2010	SURESHBHAI SOMABHAI PANCHAL,MAHENDRA SOMABHAI PANCHAL,SAVITABEN SOMABHAI PANCHAL	KEDAR B BINIWALE	CHHOTABHAI BHIKHABHAI BHOI,	
1837	SA/21/2010	16/06/2011	MANILAL MAGABHAI VANKAR,ISHWARBHAI MAGABHAI VANKAR	MR AB MUNSHI	MANIBA CHANDANSINH PARMAR,BALVANTSINH CHANDANSINH PARMAR,RANJITSINH CHANDANSINH PARMAR,STATE OF GUJARAT,PANOL GROUP GRAM PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MR SATYAM Y CHHAYA
1838	SA/22/2010	24/01/2011	CHIMANLAL JIVRAJBHAI KAPURIYA,	MR VIJAY N RAVAL	UMAKANT KALIDAS SUTHAR THRO' HEIRS SAROJBEN W/O UMAKANT,MAHESHBHAI UMAKANT SUTHAR,KAMLESHKUMAR UMAKANT SUTHAR,CHETANABEN D/O UMAKANT KALIDAS SUTHAR	
1839	SA/23/2010	18/01/2011	AMRUTBHAI VITHALBHAI SUTHAR,	MR PREMAL R JOSHI	KODABEN WD/O DEVSHANKER JOITARAM SUTHAR, DECEASED THROUGH,STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
1840	SA/24/2010	18/01/2011	AMRUTBHAI VITHALBHAI SUTHAR,	MR PREMAL R JOSHI	CHANDRIKABEN D/O DEVSHANKER JOITARAM SUTHAR,STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR.HIREN M MODI
1841	SA/25/2010	03/10/2010	VIMCO MINERALS,BHIKHABHAI SOMABHAI SAGAR,VIRENDRABHAI BHIKHABHAI SAGAR,SUBHADRABEN BHIKHABHAI SAGAR,JAYASHREEBEN BHIKHABHAI SAGAR,BHAVNABEN RAJESHBHAI SAGAR	MR BC DAVE	UTTAR GUJARAT VIJ CO LTD, HIMMATNAGAR,	
1842	SA/29/2010	03/10/2010	NAVAJI BHEMAJI TARAR,CHHAGANJI BHEMAJI TARAR,DHULIBEN VIRAJI TARAR,KHARADI VALAMBHAI JAGABHAI	MR JV JAPEE	STATE BANK OF INDIA,	
1843	SA/31/2010	30/08/2010	VADODARA DISTRICT PANCHAYAT,EXECUTIVE ENGINEER, VADODARA DISTRICT PANCHAYAT, (ROADS &	MR HS MUNSHAW	UMARAOBIBI W/O NAZARKHAN AMINBAWA,	NOTICE SERVED BY DS
1844	SA/33/2010	17/02/2010	RANCCHODBHAI MORARBHAI PATEL P/W/O SHARADBHAI RANCCHODBHAI,	MR DIPEN C SHAH	PREMABHAI MORARBHAI PATEL,	MR NV GANDHI
1845	SA/34/2010	02/05/2010	RAMJIBHAI VELJIBHAI BORAD,	MR GAURANG H BHATT	STATE OF GUJARAT,	
1846	SA/37/2010	03/03/2010	ANJUBEN VALLABH,PARSHOTTAM VALLABH	MR SATYAM Y CHHAYA	RAMANI PUNA KHIMA,RAMNI MADHA KHIMA	NOTICE SERVED
1847	SA/38/2010	03/03/2010	ANJUBEN VALLABH,PARSOTTAM VALLABH,RAMNIK VALLABH,AMBABEN VALLABH	MR SATYAM Y CHHAYA	SAMJU JIVA,GANGAJI JIVA	NOTICE SERVED
1848	SA/39/2010	28/04/2010	VYAS HARISHSHANKAR ANANDJI DEKIWADIYA THROUGH RAMAGAURI,	(MR CL SONI)	NATHALAL VELJIBHAI VYAS,LAVJIBHAI DEVSHIBAHI DECEASED THROUGH LEGAL HEIRS,JENTIBHAI LAVJIBHAI KAKADIYA,RATIBAHI LAVJIBHAI KAKADIYA,RAMESHBHAI LAVJIBHAI KAKADIYA,BIMJIBHAI MAPABHAI BAMBHROLIYA,JAYSUKHLAL GOVINDBHAI SAVALIYA	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR RC KAKKAD
1849	SA/40/2010	21/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI ARJANBHAI VASANI,RAMBABEN RAMJIBHAI,MINOR PRAVIN RAMJIBHAI,MINOR SANGITA RAMJIBHAI,MINOR SAROJ RAMJIBHAI,JANUBEN ARJANBHAI (DELETED)	,NOTICE NOT RECD BACK,DELETED
1850	SA/41/2010	06/09/2017	PRAVIN M JAIN,	MS ANUJA S NANAVATI	ASHA P JAIN,	MR JF MEHTA
1851	SA/42/2010	13/12/2010	M/S CHECKMATE SECURITY PVT LTD (M/S CSPL),VIKRAMSINH MAHORKAR. PROPRIETOR OF	MRS YOGINI V PARIKH	GUJARAT STATE FERTILIZERS COMPANY LIMITED (GSFC),	NANAVATI ASSOCIATES
1852	SA/43/2010	05/12/2010	PURSHOTTAM JADAV JHALA,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	STATE OF GUJARAT,SENIOR MEDICAL INSPECTOR	

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1853	SA/44/2010	18/03/2010	NATH GOVINDBHAI PUNAMCHAND,	MR BP DALAL	TRUSTEES & ADMINISTRATORS OF SHRI PANCHOLI SUTHAR GYANTI,PANCHOLI NIMESHKUMAR RAJNIKANT,SUTHAR DILIPKUMAR KRUSHNALAL,SUTHAR AJITBHAI MAHASUKHLAL,SUTHAR KAMLESHKUMAR KANIYALAL,SUTHAR CHETANKUMAR KANIYALAL,MINUBEN NANALAL SUTHAR	MR SP MAJMUDAR
1854	SA/45/2010	05/12/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANTILAL NEJABHAI RAJGOR,	MR JAYESH A KOTECHA
1855	SA/46/2010	14/12/2010	AVALIBEN ALIAS SAVITABEN RANCHHODBHAI DHODIA PATEL,MANJUBEN RAMANBHAI PATEL,BACHUBHAI RANCHHODBHAI DHODIA PATEL,MADHUBEN RAMESHBHAI PATEL,HANSABEN RANCHHODBHAI DHODIA PATEL,HARISHBHAI RANCHHODBHAI DHODIAPATEL,NAVNITBHAI RANCHHODBHAI DHODIAPATEL,GAUTAMBHAI RANCHHODBHAI DHODIAPATEL,KANCHANBEN JIVANBHAI PATEL,TARABEN ISHWARBHAI PATEL	MR SIKANDER SAIYED	ASHOKBHAI CHHOTUBHAI PATEL,ILEBEN CHHOTUBHAI PATEL,LEELABEN CHHOTUBHAI PATEL,AMBUBHAI NATHUBHAI PATEL,ARUNBHAI KANJIBHAI PATEL,VANITABEN ISHWARBHAI PATEL,JITUBHAI KANJIBHAI PATEL,JANAKBEN VASANTBHAI PATEL,NAYNABEN PRAKASHBHAI PATEL,SAVITABEN NATHUBHAI PATEL	MR ARPIT A KAPADIA
1856	SA/48/2010	10/06/2010	RAMAJI BHAIJI PAGI,BHATHIJI BHAIJI PAGI,RAIJI MANAJI PAGI,KALUJI MANAJI PAGI,DHULAJI FATAJI PAGI	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	DALAJI MOTIJI PARMAR,HIRAJI MOTIJI PARMAR,SURMAJI MOTIJI PARMAR,KANAJI MOTIJI PARMAR,LAXMANJI MOTIJI PARMAR,GALAJI GEMAJI PARMAR,MAGANJI GEMAJI PARMAR,RUPAJI DALAJI PARMAR,SANAJI SANKALAJI PARMAR,FULAJI GEMAJI PARMAR	MR PANKAJ S CHAUDHARY
1857	SA/49/2010	10/07/2013	MANSUKHLAL GOVINDBHAI TANK,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	STATE OF GUJARAT,SENAPATI THE COMMANDER-IN-CHIEF	GOVERNMENT PLEADER,NOTICE SERVED
1858	SA/50/2010	10/04/2010	NARANBHAI BHAGWANJI CHANIYARA,	MS ROOPAL R PATEL	GANGADAS GOKALBHAI LAKKAD DECEASED THRO LEGAL HEIRS,KESARBEN GANGADAS LAKKAD,KANCHANBEN W/O RAVJI BHANA,KANTABEN GANGADAS LAKKAD,HARILAL GANGADAS LAKKAD,VALLABH GANGADAS LAKKAD,RATILAL GANGADAS LAKKAD,PRAVINKUMAR GANGADAS LAKKAD,PRABHUDAS GANGADAS LAKKAD	,MR BM MANGUKIYA,MS BELA A PRAJAPATI
1859	SA/51/2010	15/04/2011	LALLUBHAI KANJIBHAI SHAH(DECD)THROUGH AMARCHAND @ BABUBHAI,MANJULABEN AMARCHAND SHAH,JAYESHKUMAR AMARCHAND SHAH,KALPESHKUMAR AMARCHAND SHAH,MANSUKHLAL LALLUBHAI SHAH,CHANDRAVADAN LALLUBHAI SHAH (DECD.) THROUGH LEGAL HEIRS,KUMUDBEN WD/O CHANDRAVADAN LALLUBHAI SHAH,PRASHANTKUMAR CHANDRAVADAN SHAH,ANKURKUMAR CHANDRAVADAN SHAH,RAJNIKANT LALLUBHAI SHAH(DECD)THROUGH LEGAL HEIRS,VASUMATIBEN WD/O RAJNIKANT LALLUBHAI SHAH,RAJENDRA ALIAS RAGNESH RAJNIKANT SHAH,ASHISH RAJNIKANT SHAH	MR AM PAREKH	CHHOTUBHAI BHIMCHAND SHAH (DECEASED) THROUGH LEGAL HEIRS,VIKRAMBHAI CHOTUBHAI SHAH,BHARATBHAI CHHOTUBHAI SHAH	,MR DAKSHESH MEHTA
1860	SA/52/2010	03/04/2010	CHANDRAKANT HARILAL RAVAL,	MR PREMAL S RACHH	DISTRICT PRIMARY EDUCATION OFFICER,HEAD MASTER,HEAD MASTER	
1861	SA/53/2010	09/09/2010	HOTHI KHETUBHA JODHAJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANBAI DHANJI KARSAN HALAI,HOTHI BHIKHUBHA JODHAJI (DIED DURING PENDING APPEAL)	,NOTICE SERVED,MR CH VORA
1862	SA/54/2010	26/02/2010	BANASKANTHA DISTRICT PANCHAYAT,	MR DHAVAL M BAROT	N L PATEL & CO.,	
1863	SA/55/2010	17/06/2015	DHOBHI GULAMHUSAIN ABDULLAH,DHOBI ANWAR ILYAS THROUGH POA HOL. ADAM GULAM	MR MA KHARADI	KAZI AMINABAI KASAMALI THROUGH KAZI AMINABAI KASAMALI,KAZI FIROZABANU KASAMALI THROUGH KAZI AMINABAI KASAMALI,KAZI IQBAL KASAMALI THROUGH KAZI AMINABAI KASAMALI,KAZI JAMILABAI KASAMALI,KAZI SAIRABANU KASAMALI,KAZI AZAM KASAMALI	NOTICE SERVED,MR.HIREN M MODI
1864	SA/57/2010	03/10/2010	RAMESHBHAI BHOVANBHAI PARMAR,	MR NK MAJMUDAR	GUNVATRAI MULJIBHAI SHAH,	MR DHAVAL D VYAS

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1865	SA/58/2010	18/03/2010	BHIL KHUSHAL GANESH (DECEASED)THROUGH LEGAL HEIRS,HARESHKUMAR KHUSHALBHAI BHIL,BHIL NAVINBHAI KHUSHALBHAI,BHIL ASHOKBHAI KHUSHALBHAI,JASHODABEN KHUSHALBHAI BHIL,NIRUBEN KHUSHALBHAI,BHIL TEJA METHA,BHIL KASNI METHA	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAGNATH KARSANAJI SUTHAR,SUTHAR MAFAJI RAGHNATHJI,SUTHAR KHIMJI RAGHNATHJI,SUTHAR VARJUBEN RAGHNATHJI,HEIRS OF BAI KANKU BHIL,GOPAL KHETAJI,TULSHI KHETAJI,BAI SAJNA BHIL D/O BHIL METHA KHANA	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
1866	SA/59/2010	29/06/2018	DAKSHIN GUJARAT VIJ COMPANY LTD., (FORMERLY KNOWN AS GUJARAT,	MR DIPAK R DAVE	THAKORLAL PRABHUBHAI PATEL,DEVIBEN WD/O THAKORLAL PRABHUBHAI PATEL,MINOR KETANBHAI THAKORLAL,MINOR JYOTSANABEN THAKORLAL,MINOR VIHABEN THAKORLAL	,MR NIRAV C THAKKAR
1867	SA/60/2010	28/04/2010	LEGAL HEIRS DECD. PRABHATBHAI SOMABHAI,JADAVBEN PRABHATBHAI SINCE.DECD THROUGH HER HEIRS,MAHENDRABHAI PRABHATBHAI,NARSANG PRABHATBHAI,MADHAVBHAI PRABHATBHAI,BACHIBEN PRABHATBHAI,MANIBEN PRABHATBHAI,BHANUBEN PRABHATBHAI,MAHENDRABHAI PRABHATBHAI,NARSANG PRABHATBHAI,MADHAVBHAI PRABHATBHAI,BACHIBEN PRABHATBHAI,MANIBEN PRABHATBHAI,BHANUBEN PRABHATBHAI	MR KIRTIDEV R DAVE	BUDHABHAI NAGJIBHAI,	MR NIRAV C THAKKAR
1868	SA/61/2010	29/03/2010	LALCHAND KAMUMAL,	(MR KISHOR M PAUL)	RAJKOT MUNICIPAL CORPORATION,COMMISSIONER	(MR RM CHHAYA)
1869	SA/62/2010	31/03/2010	PRADEEPKUMAR JAYANTILAL VITTHALANI,	(MR SANDEEP N BHATT)	JAYSUKHLAL BHAGWANJIBHAI POPAT,MUKESHBHAI LAXMIDAS SADRANI,NAVINCHANDRA MOHANLAL GANDHI	
1870	SA/63/2010	23/06/2010	CHHABILDAS KANJIBHAI,	THAKKAR AND PAHWA ADVOCATES	SAVITABEN TRAMBAKLAL LEGAL HEIRS OF TRAMBAKLAL,MUGATLAL TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,DALSUKHBHAI TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,RAMANIKLAL TRAMBAKLAL SHAH LEGAL HEIRRS OF TRAMBAKLAL,MANIKANT TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,MAHENDRAKUMAR TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,SHASHIKANT TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,DHIMANT TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,SHIRISH TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,SUSHILABEN TRAMBAKLAL LEGAL HEIRRS OF TRAMBAKLAL,MRUDULABEN TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,ARUNBEN TRAMBAKLAL SHAH LEGAL HEIRS OF TRAMBAKLAL,RAMNIKLAL KANTILAL LEGAL HEIRS OF TRAMBAKLAL,HIMMATLAL MANILAL SHAH DIED LES PENDENCE, HIS THEIR,KANTILAL MANILAL SHAH DIED LES PENDENCE HIS THEIR,DEVENDRA MANILAL SHAH LEGAL HEIRS OF TRAMBAKLAL,RAMNIKLAL CHHOTALAL DIED LES PENDENCE HIS THEIR NILESH,RASIKLAL CHHOTALAL LEGAL HEIRS OF TRAMBAKLAL,JAYANTILAL CHHOTALAL LAGEL HEIRS OF TRAMBAKLAL,SHAILESHKUMAR VARDHMANBHAI LEGAL HEIRS OF TRAMBAKLAL	,MR MEHUL S SHAH,(MR SURESHM SHAH)
1871	SA/64/2010	08/09/2010	DIPAK BHANUSHANKER TRIVEDI,	(MR MD RANA)	JILLA GRAM VIKAS AGENCY,TALUKA VIKAS ADHIKARI	MS KHYATI P HATHI
1872	SA/66/2010	04/07/2010	SHRI ZENITH SPARE CORPORATION,	MR ASHOK YAGNIK	PASCHIM GUJARAT VIJ COMPANY LTD,	
1873	SA/67/2010	04/07/2010	LEGAL HEIRS OF DECEASED HIRALAL KANJIBHAI BRAHMBHATT,PRADYUMAN HIRALAL BAROT,KIRITKUMAR HIRALAL BAROT,LILABEN JAYDEVLAL BAROT,TARABEN CAMPAKLAL,PUSHPABEN HARIKRISHNA INAMDAR,KIRITKUMAR HIRALAL BAROT,PRADYUMAN HIRALAL BAROT	(MR PRANAV M RAVAL)	M/S KAHANJIBHAI GORDHANDAS,LEGAL HEIRS OF DECEASED HARIBHAI KANAJIBHAI BRAHMBHATT,GIRISHBHAI H BRAHMBHATT,PRAKASHBHAI H BRAHMBHATT,ASHOKBHAI H BRAHMBHATT,VINOD AYODHYA @ DILIPKUMAR,HEMLATA BHARATKUMAR KESRA,KASHIBEN HARIBHAI KANJIBHAI	

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1874	SA/68/2010	04/07/2010	LEELAVANTIBEN MOHANBHAI DABHI,	MR YM THAKKAR	PRAKASHBHAI NATHABHAI SONAGARA,KARAMSHIBHAI BHIKHABHAI SONAGARA,THE STATE BANK OF INDIA	
1875	SA/69/2010	21/04/2010	DHULABHAI VAGHJIBHAI PATEL,	MR HM PARIKH,MR RASESH H PARIKH	BUDHABHAI BABUBHAI CHAVDA,PUNAMBHAI BABUBHAI CHAVDA,MOHANBHAI BABUBHAI CHAVDA,SOMABHAI BABUBHAI CHAVDA	
1876	SA/70/2010	21/04/2010	HARGOVANDAS RANCHHODDAS MEHTA,	MR BK OZA	VINODKUMAR AMRUTLAL MODI,	(MR AJ SHASTRI)
1877	SA/71/2010	21/04/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAYARAM BHAGWANDAS,	
1878	SA/72/2010	21/04/2010	LALLUBHAI JAGABHAI PATEL,MOHANBHAI LALLUBHAI PATEL,RAJUBHAI LALLUBHAI PATEL	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	PRAVINBHAI ABJIBHAI PATEL,	MR DAKSHESH MEHTA
1879	SA/73/2010	16/07/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	VANAND MULJI NATHABHAI,PRAGJI NATHABHAI DECEASED THRO LEGAL HEIRS,VANAND CHAMAN PRAGJIBHAI,VANAND BALVANT PRAGJIBHAI,SAVITABEN PRAGJIBHAI,JASHUMATI PRAGJIBHAI,MANJULABEN PRAGJIBHAI,RANJANBEN PRAGJIBHAI,LAKHMIBEN NATHABHAI VANAND	,MR RC KAKKAD,MR NISHANT LALAKIYA
1880	SA/76/2010	22/02/2011	TRIVEDI RAJENDRAKUAMAR CHUNILAL,MEENABEN RAJENDRABHAI TRIVEDI,JITENDRAKUMAR B TRIVEDI	(MR NV ANJARIA)	PRITIBEN MAHIPATRAY MAKWANA THROUGH HER POWER OF ANNORNEY,	MR MAHENDRA U VORA
1881	SA/77/2010	21/04/2010	MULRAJSINH AMARSINH MAHIDA,	MR HM PARIKH,MR RASESH H PARIKH	KALYANSINH AMARSINH MAHIDA,	MR DILIP B RANA
1882	SA/78/2010	08/04/2011	CHHAGANBHAI MAGANBHAI VASAVA,	MR HARSHAD K PATEL	ABHESING JEETSING RANA,RUPABEN ABHESING RANA	MR DR BHATT,MR RAVISH D BHATT
1883	SA/80/2010	28/04/2010	BHAGORA RAJUBHAI VAGHABHAI,	MR R.K.MANSURI	SPECIAL LAND ACQUISTION OFFICER, UNIT - I,EXECUTIVE ENGINEER,COLLECTOR	
1884	SA/81/2010	28/04/2010	PARMAR SURJIBHAI RUPABHAI,PARMAR SOMABHAI RUPABHAI,PARMAR DHANAJIBHAI RUPABHAI	MR R.K.MANSURI	SPECIAL LAND ACQUISTION OFFICER, UNIT - I,EXECUTIVE ENGINEER,COLLECTOR	
1885	SA/82/2010	28/04/2010	DAMOR KODARBHAI BECHARBHAI,	MR R.K.MANSURI	SPECIAL LAND ACQUISTION OFFICER, UNIT - I,EXECUTIVE ENGINEER,COLLECTOR	
1886	SA/83/2010	28/04/2010	PARMAR GALIBEN WD/O MOTIBEN PARMAR DIED LEGAL HEIRS ARE ON,PARMAR KANHYBHAI MOTIBHAI,PARMAR SURMABHAI MOTIBHAI,PARMAR JAGDISHBHAI MOTIBHAI,HIRABHAI MOTIBHAI PARMAR,PARMAR BHACHBHAI HIRABHAI,PARMAR JAYANTIBHAI HIRABHAI	MR R.K.MANSURI	SPECIAL LAND ACQUISTION OFFICER, UNIT - I,EXECUTIVE ENGINEER,COLLECTOR	
1887	SA/84/2010	28/04/2010	RUPABHAI SUKHABHAI BHAGORA,RUTUBHAI SUKHABHAI BHAOGRA,DHULJIBHAI SUKHABHAI BHAGORA,VECHATBHAI SUKHABHAI BHAGORA	MR R.K.MANSURI	SPECIAL LAND ACQUISTION OFFICER, UNIT - I,EXECUTIVE ENGINEER,COLLECTOR	
1888	SA/85/2010	28/04/2010	BHAGORA VADIBEN LAKHMABHAI,	MR R.K.MANSURI	SPECIAL LAND ACQUISTION OFFICER, UNIT - I,EXECUTIVE ENGINEER,COLLECTOR	
1889	SA/86/2010	21/04/2010	SURAJBEN WD/O DINESHCHANDRA VINODRAI RAJWADI,	MR. D. P. KINARIWALA	DEPUTY ENGINEER,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,STATE OF GUJARAT	,MR DG CHAUHAN
1890	SA/87/2010	21/04/2010	SURAJBEN WD/O DINESHCHANDRA VINODRAI RAJWADI,	MR. D. P. KINARIWALA	DEPUTY ENGINEER,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,STATE OF GUJARAT	,MR DG CHAUHAN
1891	SA/88/2010	22/04/2010	ASHOKKUMAR SOMALAL RANA,	(MR SUDHANSHU S PATEL)	ABDULLA HAJI BHURA DADI,SULEMAN ABDULLA HAJI BHURA DADI,AHEMAD ABDULLA HAJI BHURA DADI,FAROOQ ABDULLA HAJI BHURA DADI,FATIMA ABDULLA HAJI BHURA DADI,MAHERUNNISA @ MAHERBEN SAHEBKHAN DADI,ASHOKKUMAR SUNDERLAL JAIN,GUJARAT STATE ROAD TRANSPORT CORPORATION	,NOTICE SERVED BY DS,NOTICE UNSERVED,MR HS MUNSHAW,MR YATIN SONI
1892	SA/89/2010	16/08/2010	JENTILAL SOMABHAI JADAV,	MR RC KAKKAD	UNION OF INDIA,ASSISTANT ENGINEER	(MR MUKUL K SHETH)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1893	SA/90/2010	16/08/2010	HASAM ABBAS THROUGH POA SHANTILAL Z HARVAR,RAHEMATBEN HUSEN THROUGH POA SHANTILAL Z HARVARA,JENAMBEN JUSAB THROUGH POA SHANTILAL Z HARVARA,ADAMBHAI ISMAIL (EXPIRED),MOHAMAD HUSEN SIDIK THROUGH POA SHANTILAL ZINABHAI HARVARA,RAZAKBHAI JUSAB (EXPIRED),SHANTILAL ZINABHAI,GIRDHAR RATILAL THROUGH POA SHANTILAL Z HARVARA,BHAGWANJI ZINABHAI THROUGH POASHANTILAL Z HARVARA,KANTILAL VELJIBHAI THROUGH POASHANTILAL Z HARVARA,ABDUL RAZAK (EXPIRED),ITYVARIKHAN KULKHAN THROUGH POA SHANTILAL Z HARVARA,GOVINDBHAI MOTIBHAI (EXPIRED)	MR RC KAKKAD	UNION OF INDIA,ASSISTANT ENGINEER	MR RAVI KARNAVAT
1894	SA/91/2010	28/04/2010	PARVINDERSINH MAHENDRASINH TANK,TARSENKAUR MAHENDRASINH TANK,OMKUMMARSINH MAHENDRAINH TANK	MR DHAVAL D VYAS	KANTILAL MULJIBHAI SHAH,SHANTILAL MULJIBHAI SHAH,SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT,GUJARAT STATE TRANSPORT CORPORATION,HARPALSINH GURUDEVSINH TANK	
1895	SA/93/2010	16/03/2016	STATE OF GUJARAT,DIRECTOR OF MEDICAL SERVICES,MEDICAL OFFICER	GOVERNMENT PLEADER	RAJNI DAYARAM MALI,	MS ANUJA S NANAVATI
1896	SA/95/2010	05/05/2010	RAHIMBHAI RASULBHAI SISGAR DECD. THROUGH LEGAL HEIRS,JORABIBI WD/O ABDULRAHIM,KAIYUMBHI ABDULBHAI SISGAR,RAHEMAN ABDULBHAI SISGAR,SALIMBHI ABDULBHAI SISGAR,RUKAIYABANU ABDULBHAI SISGAR,AIYUBBHAI ABDULBHAI SISGAR,HANIFBHAI ABDULBHAI SISGAR	MR MA BUKHARI	BASIRBHAI HAJI A RAHEMAN SISGAR,	
1897	SA/96/2010	19/09/2011	NATIONAL COTTON COMPANY,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	M/S ASSOCIATED COTTON COMPANY THROUGH ARJUN NARANJI CHOTHANI,M/S BRUEL AND COMPANY,SUBODHCHANDRA NARAJI CHOTHANI	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
1898	SA/97/2010	05/12/2010	YUSUF ALLARAKHA RAZVI,MAAMDVBHAI MUSABHAI DOSANI,GAFFARBHAI MAHMADBHAI CHHADAA,HASANBHAI ISMAILBHAI QURESHI,A.KARIM REHMAAN,DR. M.S.MUNSHI,S.K.SHAIKH,HUSSAIN KAASAM KUKKAD,PRESIDENT, ANJUMAN MEMAN JUMMAT,MUSA KAASAM JANAR	MS SUDHA R GANGWAR	OSMANBHAI IBRAHIMBHAI RAZVI,RAHIMKHAN ALIKHAN PATHAN,HANIFBHAI HAJI SIDDIQUE SAMA,FARUKH SATTAR NAAGARIA,DAUDBHAI HAAJI ABBAASBHAI RAZVI,RAFIQ A.SATTAR VADGAMAA,ISMAILBHAI AMIBHAI,A.H.KHOKHAR,HAAJI UMAR SIPAI,ABDULLA BIN UMARBHAI,ZIKAR HAASAMBHAI,ZIKAR HAASAMBHAI,A.KAADAR OSMAAN GARAANA RAZVI,HAARUN OSMAAN GARAANA RAZVI,MOH. SALIM ABUBHAI RAZVI,UNUS GAFFAR KAADRI,AADAM JAMAAL LAKHANI,BASIR KAASAM ASARAFI,IQBAL HABIB BHATTI RAZVI,HABIB JAMAAL PATHAN,SALIM ISMAILBHAI,BASIR GAFFARBHAI MOIN	
1899	SA/98/2010	05/12/2010	GARASIYA SAJUBHA BHAVUBHA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ZALA DILUBHA LALUBHA,	(MR CL SONI)
1900	SA/99/2010	05/12/2010	GARASIYA SAJUBHA BHAVUBHA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ZALA DILUBHA LALUBHA,	
1901	SA/100/2010	05/12/2010	MANUBHAI SOMABHAI PATEL,	MR PANKAJ K SONI	VIRAMBHAI MULJIBHAI PATEL,KANUBHAI RAMANBHAI PATEL,SAMUBEN SOMABHAI PATEL,SHAKUBEN SOMABHAI PATEL,CHANDRIKABEN SOMABHAI PATEL,INDUBEN SOMABHAI PATEL,NAINABEN SOMABHAI PATEL,NANDABEN SOMABHAI PATEL	
1902	SA/101/2010	05/12/2010	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	AMBARAM RAMABHAI CHAMAR,PATEL SHANKERBHAI RAMJIBHAI	,MR JIGAR G GADHAVI

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1903	SA/102/2010	05/12/2010	MANJULABEN D/O VALLABHBHAI @ ZINABHAI CHHAGANLAL PANCHOLI AN,	MS TANUJA N KACHCHHI,HCLS COMMITTEE	AJITBHAI BHAGVANDAS PANCHOLI,RASHMIN BHAGWANDAS PANCHOLI,HEMANT BHAGWANDAS PANCHOLI,SHANTABEN D/O VALLABHAI @ ZINABHAI CHHAGANLAL PANCHOLI WD/O,URMILABEN D/O VALLABHAI @ ZINABHAI CHHAGANLAL PANCHOLI W/O	
1904	SA/105/2010	25/06/2010	AMINBHAI UMARBHAI DABBAWALA,	MR JIGNESH L HAJARE	MINOR YUSUFALI HUSSAIN ZARIWALA,ASGAR ALI ABDUL HUSSAIN PALITANAWALA	
1905	SA/106/2010	08/04/2014	DISTRICT PANCHAYAT,	MR HS MUNSHAW	DIPESH NARHARIPRASAD PANDYA,STATE OF GUJARAT	GOVERNMENT PLEADER,MR ANSHIN H DESAI
1906	SA/107/2010	13/12/2010	FIROZABEN SATARBHAI MAJOTHI THROUGH POA HOLDER KASAMBHAI,MEHMUDABEN SATARBHAI MAJOTHI THROUGH POA HOLDER KASAMBHAI,AABEDABEN SATARBHAI MAJOTHI THROUGH POA HOLDER KASAMBHAI,JUBEDABEN SATARBHAI MAJOTHI THROUGH POA HOLDER KASAMBHAI	MR PREMAL S RACHH	MAMADSH MITHUSHA FAKIR LEGAL HEIR OF MITHUSHA FAKIR,IBRAMSHA MITHUSHA FAKIR LEGAL HEIR OF MITHUSHA FAKIR,DADASHA MITHUSHA FAKIR LEGAL HEIR OF MITHUSHA FAKIR,SALIMSHA MITHUSHA FAKIR LEGAL HEIR OF MITHUSA FAKIR,NASIMABEN MITHUSHA FAKIR LEGAL HEIR OF MITHUSA FAKIR	NOTICE SERVED,MR SP MAJMUDAR
1907	SA/108/2010	30/06/2010	MAREMABEN D/O DECEASED RAMJI HIRA,	MS ARCHANA R ACHARYA	KANBI RUPA UKARDA,KANBI KANJI LADHA,KANBI KEVDA MANA,KANBI RAJA LADHA,SUTHAR NAGABHAI HAKKABHAI	MR TUSHAR CHAUDHARY
1908	SA/109/2010	18/06/2010	HASMUKHBHAI RAMANBHAI VALAND,	MS PJ DAVAWALA	MOHANPRASAD BHIKHANPRASAD VALAND (SINCE DECD.),MANIBEN M VALAND,MADHUKANTABEN M VALAND,RAVIDEV M VALAND,NARMADABEN M VALAND,ARUNABEN M VALAND,KRISHNADEV M VALAND,GUNVANTBHAI M VALAND,HASMUKHBHAI M VALAND,KASHIBEN DAHYABHAI VALAND	,NOTICE NOT RECD BACK,UNSERVED EXPIRED (N)
1909	SA/110/2010	18/06/2010	YUSUF ALLARAKHA DALVANI,	MS SUDHA R GANGWAR	HASANBHAI ALIBHAI DAL,PASHCHIM VIJ CO LTD,PASCHIM VIJ CO LTD,PASCHIM VIJ CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR MA BUKHARI
1910	SA/111/2010	18/06/2010	YUSUF ALLARAKHA DALVANI,	MS SUDHA R GANGWAR	RASHIDBHAI MOHMADBHAI BELIM,PASHCHIM VIJ CO LTD,PASCHIM VIJ CO LTD,PASCHIM VIJ CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED,MR MA BUKHARI
1911	SA/112/2010	09/09/2010	BHARATBHAI DINESHCHANDRA PAREKH,		JUNAGADH MAHANAGAR PALIKA,	MR ASHISH M DAGLI
1912	SA/114/2010	25/06/2010	DHARMENDRASINH AMUBHA JADEJA POA HOLDER BHARATSINH AMUBHA,GHANSHYAMSINH AMUBHA JADEJA POA HOLDER BHARATSINH AMUBHA,BHARATSINH AMUBHA JADEJA,RANJITSINH AKHUBHA JADEJA POA HOLDER BHARATSINH AMUBHA,RAGHUBHA AKHUBHA JADEJA POA HOLDER BHARATSINH AMUBHA	(MR SANDEEP N BHATT)	STATE OF GUJARAT,DISTRICT COLLECTOR	
1913	SA/115/2010	23/06/2010	DISTRICT DEVELOPMENT OFFICER,DISTRICT HEALTH OFFICER,MEDICAL OFFICER	MR MANISH J PATEL	ASHOKKUMAR SOMALAL MISTRI,SUTHAR KUNDANBEN ASHOKKUMAR,MINOR SUTHAR SHIRISHKUMAR ASHOKKUMAR,MINOR SUTHAR ANKITABEN ASHOKKUMAR,AMITKUMAR ASHOKKUMAR SUTHAR,HETALBEN ASHOKKUMAR SUTHAR,STATE OF GUJARAT,DIRECTOR	,APURVA DAVE
1914	SA/116/2010	23/06/2010	RAJGOUR ISHWARJI DIPAJI,	MR MC BAROT	STATE OF GUJARAT,	
1915	SA/118/2010	23/06/2010	DECEASED DHULABHAI DESIBHAI PATEL DECEASED GANGABEN DHULABHA,SURENDRABHAI BHANUBHAI PATEL,SURESHBHAI BHANUBHAI PATEL,AJAYBHAI BHANUBHAI PATEL,KAMLABEN BHANUBHAI PATEL,KAPILABEN DHULABHAI PATEL,INDUBEN DHULABHAI PATEL	DELETED,MR MRUGEN K PUROHIT	DECEASED HARIBHAI BHIKHABHAI PATEL THRO THEIR HEIRS AND,VITHALBHAI HARIBHAI PATEL,BHAGUBHAI HARIBHAI PATEL,KAMUBEN HARIBHAI PATEL,SHARDABEN HARIBHAI PATEL,SUSHILABEN HARIBHAI PATEL,BHUPENDRABHAI HARIBHAI PATEL,LILABEN HARIBHAI PATEL	
1916	SA/119/2010	29/09/2010	SIRAZBHAI FIDAHUSEN NAYA,	MR MA KHARADI	SAKINABEN W/O FAKHRUDDIN ABDULHUSEN GHADIALI,FAKHRUDDIN ABDULHUSEN GHANDIALI	MR KV SHELAT

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1917	SA/120/2010	26/11/2010	VALLABHBHAI NANJIBHAI (SINCE DECEASED),JAYANTIBHAI S/O VALLABHBHAI NANJIBHAI,ASHOK S/O VALLABHBHAI NANJIBHAI,RATILAL S/O VALLABHBHAI NANJIBAHI,UMEDBHAI NANJIBHAI	MR RC JANI	MANAGER,MAHARAJ SHATRUSHALYASINHJI JADEJA MANAGING DIRECTOR,JAM DHARMADA TRUST	NOTICE SERVED,(MR VIVEK N MAPARA)
1918	SA/123/2010	12/02/2010	ISHWARBHAI NAGJIBHAI KALASAVA,	MR.HIREN M MODI	VEJPUR GROUP GRAM PANCHAYAT,ROUND FORESTER,STATE GOVERNMENT	GOVERNMENT PLEADER,NOTICE SERVED,MR AMIT N CHAUDHARY
1919	SA/125/2010	13/10/2010	SURESHBHAI BHIMJIBHAI MER,	(MR PARESH M DARJI)	BINA SURESHBHAI MER,	(MR HEMANG R RAWAL)
1920	SA/126/2010	15/09/2010	SAIYED AKBARSHA GULAMSHA,	(MR NV ANJARIA)	DHARAMSHI MEGHJI SAVLA,	(MR SURESHM SHAH)
1921	SA/129/2010	23/11/2010	PARSHOTAMBHAI MANABHAI,	MR VIJAY H NANGESH	STATE OF GUJARAT,DIVISIONAL FOREST OFFICER,MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED
1922	SA/130/2010	23/11/2010	LAKHMAN ARJANBHAI, THRO' SON & POA VALLABHBHAI LAKHMANBHAI,	MR VIJAY H NANGESH	STATE OF GUJARAT,DIVISIONAL FOREST OFFICER,MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED
1923	SA/131/2010	23/11/2010	VAGHARI SHAMBHUBHAI UKABHAI,VIJUBEN SHAMBHUBHAI,HANSRAJBHAI SHAMBHUBHAI,BHARATBHAI SHAMBHUBHAI,PREVINBHAI SHAMBHUBHAI,SURESHBHAI SHAMBHUBHAI	MR VIJAY H NANGESH	STATE OF GUJARAT,DIVISIONAL FOREST OFFICER,MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED
1924	SA/132/2010	26/08/2010	KANAIYALAL BHIKHABHAI PATEL,	MR AS ASTHAVADI	JIVANBHAI FULJIBHAI PATEL,BATUKBHAI FULJIBHAI PATEL,LAXMIBEN FULJIBHAI PATEL	MR BP GUPTA
1925	SA/133/2010	26/11/2010	ASWINBHAI RASIKLALBHAI PARIKH,	MR HM PARIKH,MR RASESH H PARIKH	UNION BANK OF INDIA,	MS NALINI S LODHA
1926	SA/139/2010	10/08/2010	OGHADBHAI GOKALBHAI MEWADA,RANABHAI GOKALBHAI MEWADA,MANGABHAI GOKALBHAI MEWADA	(MR NIKHIL D JOSHI)	SHANTILAL ARJANBHAI BHARAD,	MR MRUGEN K PUROHIT
1927	SA/140/2010	02/12/2018	MANHARLAL KANTILAL BHUVA,SHASHIKANT BHAGWANJI SONI,JAGDISHCHANDRA GOKALDAS THAKKAR,RAMNIKLAL LAVJI PANDYA,RAMNILAL MOHANLAL GANATRA,JANARDAN NAVALSHANKER TRIVEDI,VALAJI LADHABHAI	MR JOITABHAI N PATEL	REGISTERED CHARATABLE TRUST RUN IN THE NAME OF SHETH RAISH,ZAVERI KANAKLAL SUNDDRLAL DELETED AS PER COURT'S ORDER,SHAH DHIRAJLAL MANSUKHLAL,SHAH NAVINCHANDRA BABULAL,ZAVERI NAVINCHANDRA HARILAL,PAREKH SURESHCHANDRA KESHRISINH,ZAVERI JASHVANTRAI ANOPCHAND,MITESHBHAI R SHAH,ZAVERI JECHAND NEMCHAND	NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1928	SA/142/2010	02/07/2018	MANIBEN CHUNILAL MISTRY (SINCE DECD.) THROUGH NIRMALAB,PRAVINBHAI BUDHALAL SUTHAR,PADMABEN PRAVINBHAI SUTHAR,BHAVINKUMAR PRAVINBHAI SUTHAR,TUSHAR PRAVINBHAI SUTHAR	MR NIRAV C THAKKAR	HASMUKHLAL TRIBHOVANDAS MISTRY(SINCE DECEASED),JYOTSNABEN @ BHIKHI HASMUKHLAL MISTRY,MAYURKUMAR HASMUKHLAL MISTRY	,MR MB GOHIL
1929	SA/143/2010	02/05/2018	THAKOR MADARJI GAMBHIRJI,THAKOR BHAVUJI KARSHANJI,THAKOR VAGHAJI VAJAJI	MR ASHISH B DESAI	THAKOR DHULAJI BADAJI,THAKOR BHIKHAJI BADAJI,THAKOR KESHUJI BADAJI,THAKOR BALSINHJI BADAJI,THAKOR JAGATSINH BADAJI	MR.DIPAK B PATEL
1930	SA/144/2010	28/10/2010	NANJIBHAI KANJIBHAI CHAUDHARY,	MR HARSHAD K PATEL	RAMILABEN D/O ABHERAJBHAI KESHARBHAI CHAUDHARY,	NOTICE SERVED
1931	SA/145/2010	14/03/2012	GOSWAMI DAHYAPURI CHANCHALPURI,	(MR RAMESH K SHAH)	JOSHI AMBALAL CHHAGANLAL,	(MR VM PANCHOLI)
1932	SA/149/2010	18/08/2011	VRAJLAL PRABHUDAS & SAVITABEN VRAJLAL,JYOTSANABEN VRAJLAL,CHANDRAKANT VRAJLAL,NILAMBEN VRAJLAL	,MRS NISHA M PARIKH	JAGDISHCHANDRA RASIKLAL DECEASED THROUGH LEGAL HEIRS ANJALI,KINJAL JAGDISHCHANDRA,HARSHAD RASIKLAL,YOGESH RASIKLAL,MINOR HARSH JAGDISHCHANDRA, THROUGH TARULATTA JAGDISHCHANDRA,ASHOK RASIKBHAI,ALKA ASHOKBHAI,MINOR PRATIK ASHOKBHAI, THROUGH ALKABEN ASHOKBHAI,MINOR KINJAL ASHOKBHAI, THROUGH ALKABEN ASHOKBHAI,NATVARLAL VITHALDAS BUDHDEV,DAMYANTI NATVARLAL BUDHDEV	,NOTICE SERVED,MR P P MAJMUDAR

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1933	SA/150/2010	18/08/2011	VRAJLAL PRABHUDAS & SAVITABEN VRAJLAL,JYOTSANABEN VRAJLAL,CHANDRAKANT VRAJLAL,NILAMBEN VRAJLAL	,MRS NISHA M PARIKH	JAGDISHCHANDRA RASIKLAL DECEASED THROUGH LEGAL HEIRS ANJALI,KINJAL JAGDISHCHANDRA,HARSHAD RASIKLAL,YOGESH RASIKLAL,MINOR HARSH JAGDISHCHANDRA, THROUGH TARULATTA JAGDISHCHANDRA,ASHOK RASIKBHAI,ALKA ASHOKBHAI,MINOR PRATIK ASHOKBHAI, THROUGH ALKABEN ASHOKBHAI,MINOR KINJAL ASHOKBHAI, THROUGH ALKABEN ASHOKBHAI,NATVARLAL VITHALDAS BUDHDEV,DAMYANTI NATVARLAL BUDHDEV	,NOTICE SERVED
1934	SA/152/2010	22/08/2014	RAMCHANDBHAI BHIKHABHAI MALI DECEASED THRO LEGAL HEIRS,ASHOKBHAI RAMCHANDBHAI MALI,GIRISHBHAI RAMCHANDBHAI MALI,DINESHBHAI RAMCHANDBHAI MALI,CHANDRABEN MANILAL SHIVLAL DAVE(DELETED)	DELETED,MR MB FAROOQUI,	MANILAL SHIVLAL DAVE DECEASED THRO LEGAL HEIRS,KANATILAL MANILAL DAVE,NARANBHAI MANILAL DAVE,AMRUTLAL MANILAL DAVE DECD.CA.14200/08,DTD.6.5.09.,JASHVANTLAL MANILAL DAVE,DECD.THR.HEIRS(CA.14200/08.6.5.09),SURESHCHANDRA MANILAL DAVE,KIRITBHAI MANILAL DAVE,DECD. HEIRS(CA 14220/08,DT.6.5.09),SMT.SUMANBEN KIRTIBHAI DAVE.,SMT.JASHUBHAI AMRUTLAL DAVE.,KEYURKUMAR KIRTIBHAI DAVE.,SANATKUMAR AMRUTLAL DAVE.,DEEPAKKUMAR AMRUTLAL DAVE,KARTIKIBEN KIRTIBHAI DAVE.,TRIGUNABEN AMRUTLAL DAVE.,NALINIBEN AMRUTLAL DAVE.	,NOTICE SERVED,NOTICE SERVED BY DS,DELETED,MR. S. M. GOHIL
1935	SA/153/2010	25/11/2010	ASHOK JAYANTILAL KAMDAR,	(MR MB GANDHI),MR CHINMAY M GANDHI	LIFE INSURANCE CORPORATION OF INDIA,SENIOR DIVISIONAL MANAGER	MR KV GADHIA
1936	SA/154/2010	29/03/2011	KESHAVBHAI NANABHAI GAMIT,RANGUBEN NANABHAI GAMIT,MAGANBHAI NANABHAI GAMIT,CHEMTABHAI NANABHAI GAMIT,CHANKUBAI NANUBHAI GAMIT,CHHAGANBHAI NANABHAI GAMIT,CHIMANBHAI NARSINHBHAI GAMIT,BHOLABHAI CHANIYABHAI GAMIT (DECEASED)	MR BHUSHAN B OZA	STATE BANK OF INDIA,	MR PRANAV G DESAI
1937	SA/156/2010	21/09/2010	HASAMBHAI ALLARAKHA (DECEASED)THROUGH LEGAL HEIRS,JUSAB HASAM,OSAN HASAM,AMAD HASAM,ABDUL HASAM	MR ASHISH M DAGLI	STATE OF GUJARAT,DISTRICT COLLECTOR,MAMLATDAR	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
1938	SA/160/2010	29/09/2010	LALITABEN D/O GANDABHAI MATHURBHAI VAGHRI,	MR NK MAJMUDAR	FADCHA OFFICER SHRI,	
1939	SA/161/2010	24/09/2010	DUDABHAI MEGHABHAI BORICHA,JAYABEN WD/O DUDABHAI MEGHABHAI BORICHA,SHAILESH DUDABHAI BORICHA,JAYESHBHAI DUDABHAI BORICHA,MINOR KOMALBEN DUDABAHI BORICHA	MR JK PARMAR	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE, PORBANDAR	GOVERNMENT PLEADER,NOTICE SERVED
1940	SA/163/2010	30/11/2010	MAGANLAL BHIMJIBHAI SETH,	MR PJ KANABAR	STATE OF GUJARAT,DEPUTY COLLECTOR,DISTRICT COLLECTOR,SPECIAL SECRETARY (APPEALS),THE LEGAL HEIRS OF JAYTABHAI DESABHAI APABHAI JAYTABHAI,THE LEGAL HEIRS OF ANAKBHAI JAYTABHAI MANUBEN ANAKBHAI,RAVUBHAI ANAKBHAI,RADHABEN JAYTABHAI,JANUBABEN JAYTABHAI WIFE OF MANUBHAI RAMBHAI,THE LEGAL HIERS BHAVANBHAI DUDABHAI KANBIBAI SAVITA BHAVAN,CHANDULAL BHAVAN,MADHUBHAI BHAVAN,VILASBEN BHAVA,KIALASHBEN BHAVAN,THE LEGAL HEIRS OF NANJIBHAI KARSHANBHAI DUDHIBEN NANJIBHAI,POPATBHAI NANJIBHAI,DHIRUBHAI NANJIBHAI	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MB PARIKH
1941	SA/164/2010	21/09/2010	JASUBHAI BHAGWANBHAI,	MR SHITAL R PATEL	KHER KANUBHAI GOVINDBHAI,LAKUM BHAGWAN KAHALA (SINCE DECEASED),SURAJBEN BHAGWANBHAI,PRATAPBHAI BHAGWANBHAI,LILABEN BHUPATSINH,JANAKBEN RANJITSINH KATHIA,HANSABEN VANRAJSINH MORI,LAKUM DHIRUBHAI BHAGWANBHAI,DILIPBHAI BHAGWANBHAI THROUGH SURAJBEN BHAGWANBHAI	

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1942	SA/165/2010	04/03/2013	RUDABHAI HARJIBHAI RAIYANI (SINCE DECD.),PANCHIBEN RUDABHAI RAIYANI,MAGANBHAI RUDABHAI RAIYANI,GOVINDBHAI RUDABHAI RAIYANI,PRAVINBHAI RUDABHAI RAIYANI,DINESHBHAI RUDABHAI RAIYANI,MUKTABEN RUDABHAI RAIYANI,KANTABEN RUDABHAI RAIYANI,HANSABEN RUDABHAI	MR RR TRIVEDI,MR BHAVESH P TRIVEDI,MR P P MAJMUDAR,MR SHAKTI S JADEJA	SAVJIBHAI HARJIBHAI RAIYANI,	MR PRAVIN GONDALIYA
1943	SA/170/2010	30/11/2010	SHAMIMBANU ISHAKBHAI GENA, THROUGH POA MUHAMMAD YUNUS ISHAK,	MR MTM HAKIM	UNITED INDIA INSURANCE COMAPANY LIMITED,	(MR HASMUKH THAKKER)
1944	SA/171/2010	24/01/2011	AJVALIBEN MOHANLAL AND HIMMATLAL MOHANLAL (SINCE DECEASED),BIPINBHAI HIMMATLAL,HARENDRABHAI HIMMATLAL,KIRITBHAI HIMMATLAL	MR MP SHAH,MS. KRUTI M SHAH	HALUBHA MANUBHAI RANA,GHANSHYAMSINH BHIKUBHA GOHEL (SINCE DECEASED),GAJENDRASINH GHANSHYAMSINH,GUNVANTIBEN GHANSHYAMSINH,PRUTHVIRAJ GHANSHYAMSINH,VIJAYSINH GHANSHYAMSINH	,NOTICE SERVED,(MR NIRZAR S DESAI)
1945	SA/173/2010	24/02/2011	THAKORE KASHIBEN WD/O GALABJI DUNGARJI,THAKORE MEGHAJI GALABJI,THAKORE BHUPATJI GALABJI,THAKORE UDAJI GALABJI,THAKORE SARJI GALABJI	MR BHARAT JANI	BRAHMAN SURESHKUMAR MANILAL,BRAHMAN DINESHKUMAR MANILAL	MR SIDDHARTH H DAVE
1946	SA/176/2010	17/09/2010	AALA RAMA THROUGH LEGAL HEIRS,RABARI MERAMAN AALA,DHANA RAMA	MR VIJAY H NANGESH	MER VALIBEN NATHA,VANKAR PUNJA HARDAS THROUGH LEGAL HEIRS,KHIMIBEN PUNJA,LAKHAMAN PUNJA	,MR BC DAVE,MR PRATIK B BAROT
1947	SA/177/2010	17/09/2010	RABARI MERAMAN AALA THROUGH LEGAL HEIRS,	MR VIJAY H NANGESH	MER VALIBEN NATHA,DEVIBEN KAMABHAI THROUGH LEGAL HEIRS,RANIBEN LAKHABHAI,BHIKHA LAKHA,PITHA LAKHA,DANA LAKHA,KANA GOVA	,MR BC DAVE,MR PRATIK B BAROT
1948	SA/178/2010	17/09/2010	RABARI JIVA BHIMA,	MR VIJAY H NANGESH	MER VALIBEN NATHA,HARDAS JIVA MAKWANA THROUGH LEGAL HEIRS,RUDIBEN HARDAS,MULU HARDAS,RUDIBEN HARDAS,PURIBEN HARDAS,NATHIBEN HARDAS	,MR BC DAVE,MR PRATIK B BAROT
1949	SA/179/2010	12/08/2010	GOVIND OIL MILL PVT LTD,	MS ARCHANA U AMIN	STATE OF GUJARAT,COLLECTOR, JUNAGADH,MAMLATDAR	
1950	SA/180/2010	12/06/2010	HATHIYABHAI RAMBHAI VALA,JANUBABEN HATHIYA VALA,DILHARBABEN HATHIYA VALA,INDUBABEN HATHIYA VALA,VEERAVALA HATHIYA VALA,HARSUKHVALA HATHIYA VALA,BHARATKUMAR HATHIYA VALA,MAHENDRAKUMAR HATHIYA VALA,MANIBEN RAMBHAI,RANJITBHAI JILUBHAI BASIYA,DILIPBHAI JILUBHAI BASIYA,NIRMALBHAI JILUBHAI BASIYA,RAJUBHAI JILUBHAI BASIYA,CHANDRABEN JORIBHAI SUMAL,JASUBEN JASUBHAI VALA,SAJANBEN BAVAKUBHAI VALA,HIRABEN RAMBHAI	MR AR THACKER	TALATI-CUM-MANTRI,TALUKA DEVELOPMENT OFFICER,CHIEF SECRETARY	NOTICE SERVED,MR HS MUNSHAW
1951	SA/183/2010	13/08/2010	RAJKOT DISTRICT PANCHAYAT THROUGH DISTRICT MALARIA OFFIC,	MR PREMAL R JOSHI	STATE OF GUJARAT,SOMABHAI GOVINDBHAI PARMAR	,GOVERNMENT PLEADER
1952	SA/185/2010	19/03/2012	DINESHCHANDRA NATWARLAL SHAH,	MR BS PATEL	HARMANBHAI KISHORBHAI PATEL,GORDHANBHAI KISHORBHAI PATEL,YASHWANTBHAI VALLABHBHDAS RAO,KISHORBHAI VALLABHDAS RAO	,(MRS VD NANAVATI),MR JIGAR M PATEL
1953	SA/188/2010	03/03/2011	VINUBHAI VERIBHAI PATEL,	MR MA PAREKH	BIHARI VERIBHAI PATEL,BHARATBHAI VERIBHAI PATEL,CHANCHALBEN WD/O VERIBHAI MOTIBHAI PATEL,MEENAXIBEN D/OF VERIBHAI MOTIBHAI PATEL,HEMLATABEN D/OF VERIBAHI MOTIBHAI PATEL	UNSERVED EXPIRED (N),MR RAJESH K SHAH
1954	SA/190/2010	09/07/2012	JASODABEN GOVINDLAL SHAH,	MR ASHISH M DAGLI	GOPALDAS SHANTILAL ARYA,	RULE SERVED,MR KV SHELAT

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1955	SA/191/2010	27/01/2020	SHAHBUDDIN ISHABHAI NURANI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SADARUDDIN ZAFARBHAI NURANI,FIROZBHAI JAFARBHAI NURANI (SINCE DECD.),NIMMATBEN FIROZBHAI NURANI,ROZMIN FIROZBHAI NURANI,PINAZ FIROZBHAI NURANI,JAMALUDDIN ZAFARBHAI NURANI,DAULATBEN WD/O ZAFARBHAI HUSSAINBHAI NURANI	,RULE SERVED,MR DHAVAL D VYAS
1956	SA/193/2010	09/01/2010	AHER MANIBEN PARBATRBHAI MADAM,	MR NIRAV C THAKKAR	KARSAN GOKUL NAKUM,VIRJI GOKUL NAKUM,KURJI GOKUL NAKUM,ARJAN GOKUL NAKUM	
1957	SA/196/2010	29/09/2010	BABUJI SAIFUDDIN HEMTULLABHAI,	MR HM PARIKH,MR RASESH H PARIKH	ISMAIL MAHMADALI BABUJI,	
1958	SA/197/2010	19/10/2010	NANJIBHAI HIRABHAI MAHERA HEIRS OF DECD. SURAJBEN H.BHOY,ASHOKBHAI HIRABHAI MAHERA,KANUBHAI HIRABHAI MAHERA,MADHUBEN D/O HIRABHAI MAHERA,KUSUMBEN D/O HIRABHAI MAHERA	MR UM SHASTRI	SHANABHAI GOPALBHAI PATEL SINCE DIED THROUGH HIA HEIRS,JAVIBEN WD/O SHANABHAI PATEL,SHANTIBHAI SHANABHAI PATEL,ISHAVERBHAI SHANABHAI PATEL,HASMUKHBHAI SHANABHAI PATEL,KANTABEN SHANABHAI PATEL,RAMANBHAI KHATUBHAI PATEL	
1959	SA/198/2010	10/10/2017	SUSHILABEN LAXMIDAS,	MR DEVARSHI C SHAH	JASHVANTRAI LAXMIDAS,AMRUTLAL LAXMIDAS (SINCE DECD.),ANSUYABEN AMRUTLAL,DINESH AMRUTLAL,RANJIT AMRUTLAL,JAYESH AMRUTLAL,DAKSHA AMRUTLAL WIFE OF PARIMAL THAKKAR,BHAVNA AMRUTLAL KATARIYA W/O HASMUKHRAI RAITHATHA,CHANDRIKA AMRUTLAL W/O JAYSUKHBHAI MAJITHIYA,CHHOTALAL LAXMIDAS,MUKUNDRAI LAXMIDAS,CHANDRAKANT LAXMIDAS,KANTABEN LAXMIDAS	NOTICE SERVED,NOTICE UNSERVED,UNSERVED WANT OF TIM,(MR VIVEK N MAPARA)
1960	SA/199/2010	22/10/2010	DHULABHAI SOMABHAI PRAJAPATI,	SUNITA S CHATURVEDI	UNION OF INDIA,CHIEF SECURITY COMMISSIONER RPF	
1961	SA/200/2010	12/01/2010	RAMESHCHANDRA HARKISHANDAS BERAWALA,HIRAKORBEN PUSHPAVADAN TAPIAWALA (SINCE DECD.),NAVINCHANDRA PUSHPAVADAN TAPIAWALA,BHARATKUMAR PUSHPAVADAN TAPIAWALA,HARSHIL PUSHPAVADAN TAPIAWALA,PRAVINABEN D/O PUSHPAVADAN TAPIAWALA AND WIFE OF DEVENDRA,KIRANBEN D/O PUSHPAVADAN TAPIAWALA AND WIFE OF NAVINCHANDRA	MR BS PATEL	NAVINCHANDRA PRANJIVANDAS TRALSAWALA THROUGH LEGAL HEIRS,BHARATKUMAR NAVINCHANDRA TRALSWALA,NILESHKUMAR NAVINCHANDRA TRALSAWALA,CHIRAG NAVINCHANDRA TRALSAWALA,NILABEN D/O NAVINCHANDRA TRALSAWALA W/O ASHWINBHAI BANGALI	,MR HARSHIT S TOLIA,MR TEJAS S TRIVEDI
1962	SA/201/2010	12/01/2010	RAMESHCHANDRA HARKISHANDAS BERAWALA,HIRAKORBEN PUASHPAVADAN TAPIAWALA (SINCE DECD.),NAVINCHANDRA PUSHPAVADAN TAPIAWALA,BHARATKUMAR PUSHPAVADAN TAPIAWALA,HARSHIL PUSHPAVADAN TAPIAWALA,PRAVINABEN D/O PUSHPAVADAN TAPIAWALA AND WIFE OF DEVENDRA,KIRANBEN D/O PUSHPAVADAN TAPIAWALA AND WIFE OF NAVINCHANDRA	MR BS PATEL	PRANJIVANDAS TRALSAWALA (SINCE DECEASED),BHARATKUMAR NAVINCHANDRA TRALSAWALA,NILESHKUMAR NAVINCHANDRA TRALSAWALA,CHIRAG NAVINCHANDRA TRALSAWALA,NILABEN D/O NAVINCHANDRA TRALSAWALA W/O ASHWINBHAI BANGALI	,MR HARSHIT S TOLIA,MR TEJAS S TRIVEDI
1963	SA/203/2010	29/09/2010	BACHUBHAI ROOPSING TATOD,RAYSING ROOPSING TATOD	MR YATIN SONI	YAKUBBHAI VALIBHAI PATEL,	
1964	SA/208/2010	10/08/2010	KOLI MOGHABHAI JADAVBHAI,KOLI BAI RATANBEN JADAVBHAI,KOLI BAI VALIBEN JADAVBHAI	MR JIGAR P RAVAL	KOLI TALSIBHAI LAGHARABHAI,KOLI BHAGABHAI JADAVBHAI,KOLI VASTABHAI JADAVBHAI,KOLI JERAMBHAI BHAVANBHAI,KOLI KAMABHAI RAMBHAI	
1965	SA/210/2010	29/12/2010	STATE OF GUJARAT,SUPERINTENDENT	GOVERNMENT PLEADER	BABUBHAI UKABHAI SARVAIYA,ALPESH BABUBHAI SARVAIYA,NAYNABEN BABUBHAI SARVAIYA	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
1966	SA/211/2010	29/12/2010	STATE OF GUJARAT,COMMANDANT	GOVERNMENT PLEADER	PRAVINCHANDRA POPATLAL PATEL,	NOTICE SERVED,MR NILESH R KOYANI
1967	SA/212/2010	10/05/2010	SAMJUBHAI RAMBHAI MAKKA,	MRS KRISHNA G RAWAL	JUNAGADH JILLA PANCHAYAT,	
1968	SA/215/2010	10/07/2010	SUDHABEN D/O MAGANBHAI KESHABHAI PATEL,	MRS NISHA M PARIKH	RAMESHBHAI AMTHABHAI PATEL,ARVINDBHAI AMATHABHAI PATEL	

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1969	SA/216/2010	16/12/2010	GENAJI KHUMAJI MALI (PARMAR),GANGABEN D/O KHUMAJI RUGJI	MR ANKIT Y BACHANI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR	
1970	SA/218/2010	28/12/2010	GANGASHANKAR BHAISHANKAR DAVE,LABHUBEN GANGASHANKAR DAVE,KANTIBHAI GANGASHANKAR DAVE,BHUPATBHAI GANGASHAKNAR DAVE,RAMESHBHAI GANGASHANKAR DAVE,SAVITABEN GANGASHANKAR DAVE,JASUBEN GANGASHANKAR DAVE,PRABHABEN GANGASHANKAR DAVE THROUGH HER LEGAL HEIRS,SURESHBHAI PRABUDASBHAI SHUKAL,RAMESH PRABUDASBHAI SHUKAL,SHAILESH PRABUDASBHAI SHUKAL,JAYSHREEBEN HARESHKUMAR JOSHI	MR TUSHAR L SHETH	HIMANTLAL BHAISHANKAR DAVE,JASHUBEN PREMSHANKAR DAVE,PUSHPABEN PREMSHANKAR DAVE,ANJANABEN PREMSHANKAR DAVE,HARESHBHAI PREMSHANKAR DAVE	
1971	SA/219/2010	26/11/2010	DAHYABHAI ZINABHAI MAISURIYA,	MR DR BHATT	HASMUKHBEN WD/O NARSINHBHAI RAMBHAI MAISURIYA,	
1972	SA/220/2010	10/12/2010	CHANDANBABU ASARFILAL JAIN THROUGH POA AMABABU CHANDANBAB,ARAVIDABEN APSINGBHAI PATEL	(MR NIRAL R MEHTA)	STATE OF GUJARAT,CITY SURVEY OFFICER,KUSUMBEN BABURAV KHERADE	
1973	SA/224/2010	24/12/2010	SUKHDEVSINH MANGALSINH VALA,	MS AMRITA AJMERA	STATE OF GUJARAT,DHANK GRAM PANCHAYAT,RAJKOT DISTRICT PANCHAYAT,UPLETA TALUKA PANCHAYAT	NOTICE SERVED,MR HS MUNSHAW
1974	SA/227/2010	24/01/2011	NUTANBA JALAMSINH GOHIL THROUGH POA CHANDRAKANT GOPALJ,	MR RJ GOSWAMI,MR JV VAGHELA	SAMBHAVNATHJI JAIN DARASAR DHARMADA TRUST GAMRELI THROUGH CH,CHIMANLAL GIRDHARLAL VORA,NARESH JAYANTILAL KORADIA,PRAFULBHAI NAVALCHANDRA TOLIA,KANUBHAI HARIBHAI DESAI,RAMESHBHAI DHRUMANLBHAI SINDHI,RAJESH CHIMANLAL MEHTA,DHRUVBHAI HARIBHAI DESAI,RASIKLAL AMRUTLAL SHAH,CHHABILDAS GULABCHAND SHAH,BABULAL BAPALAL SHAH	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
1975	SA/228/2010	23/03/2011	BHOJAK DINESHCHANDRA VADILAL,	MR NL RAMNANI	BHOJAK MANUBHAI POONAMCHAND,	NOTICE SERVED,MR AMIT C NANAVATI
1976	SA/232/2010	09/05/2017	RANCHHODBHAI MADHAVLAL PATEL,PATEL RAIBEN RANCHHODBHAI,PATEL LAXMIBEN SHANKARBHAI,PATEL RAIBEN SHANKARBHAI,PATEL PURIBEN SHANKARBHAI,PATEL KANTABEN PRAHLADBHAI,PATEL BABUBHAI RANCHHODBHAI,PATEL PATEL SHAILESHKUMAR RANCHHODBHAI	MR JN JADEJA	BECHARBHAI SHIVABHAI PATEL,RAIBEN BECHARBHAI PATEL,PATEL PUSHPABEN BECHARBHAI,PATEL MANJULABEN BECHARBHAI,PATEL RAJUBHAI BECHARBHAI,PATEL BABUBHAI JOITARAM,PATEL KANABHAI VITTHALBHAI,PATEL NAGARBHAI REVABHAI,PATEL DAHYABHAI JOITARAM,PATEL CHAMANBHAI JOITARAM,PATEL KARSANBHAI VITTHALBHAI,PATEL GOPALBHAI VITTHALBHAI,PATEL BABABHAI VITTHALBHAI,PATEL MENABEN GANGARAM,PATEL NARENDRABHAI GANGARAM,PATEL DHIRUBHAI GANGARAM	,MR PANKAJ K SONI,MS RAKSHA S DIKSHIT
1977	SA/233/2010	12/08/2010	PUSHPABEN NARAYANDAS SADHU W/O CHATRABHUJ ISHWARDAS ACHARYA,NILAMBEN CHATRABHUJ ACHARYA W/O MANOJKUMAR GUNVANTLAL	MR DG CHAUHAN,MR BH KHER	TRUSTEES OF SHRI MOTA MANDIR LAXMI NARAYAN BHAVAN TRUST,JAGDISHBHAI CHUNILAL MODI,DR CHIMANBHAI SANABHAI PATEL,CHUNILAL GOPALDAS MODI,DR HASMUKHBHAI SHANTILAL SONI,GIRISHKUMAR KODARLAL BHAVSAR,SONI CHATRABHUJ HINDUJI,TRIKAMLAL CHHAGANLAL PATEL	,MR HRIDAY BUCH
1978	SA/235/2010	29/11/2010	JADAVBEN SUBABHAI TADVI,GOVINDBHAI SUBABHAI TADVI,NARMADABEN SUBABHAI TADVI	MR ASHISH H SHAH	MAHURBHAI JUMABHAI RAJWADI,NARMADABEN HIMMATBHAI MAHURBHAI RAJWADI,KISHORBHAI HIMMATBHAI RAJWADI,KIRTIBHAI HIMMATBHAI RAJWADI,TINABEN HIMMATBHAI RAJWADI	
1979	SA/236/2010	29/11/2010	JADAVBEN SUBABHAI TADVI,GOVINDBHAI SUBABHAI TADVI,NARMADABEN SUBABHAI TADVI	MR ASHISH H SHAH	MAHURBHAI JUMABHAI RAJWADI,NARMADABEN HIMMATBHAI MAHURBHAI RAJWADI,KISHORBHAI HIMMATBHAI RAJWADI,KIRTIBHAI HIMMATBHAI RAJWADI,TINABEN HIMMATBHAI RAJWADI	

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1980	SA/237/2010	12/03/2010	LAXMANBHAI TRIKAMBHAI SAGATHIA(SINCE DECD.),NATHALAL LAXMANBHAI SAGATHIA,KISHOR LAXMANBHAI SAGATHIA,MANJUBEN LAXMANBHAI SAGATHIA,BINABEN LAXMANBHAI SAGATHIA	MR NK MAJMUDAR	UDHYOGBHARTI KHADI GRAMODHYOG SANSTHA-THROUGH SECRETARY,	MR P B KHANDHERIA
1981	SA/239/2010	12/08/2010	HASMUKHLAL MOHANDAS DUDHREJIA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	STATE OF GUJARAT,SUPERINTENDING ENGINEER	
1982	SA/241/2010	29/11/2010	ABDULRAZZAK SULEMANBHAI BASRA,	MR NIRAV C THAKKAR	ABDULSATTAR HAJIDAUD CHAACHADIYA,BIJAL FIROZ NAGANI,BASHIR HAJI YUNUS NAGANI,FAROOQ HAJI YUNUS NAGANI,IMTIYAZ IQBAL NAGANI,A GANI IQBAL NAGANI,ALTAF IQBAL NAGANI,ALTAF MUSTAQ AKHAI,ALTAF HAJI ADAM DOSANI,A GANI USMAN NAGANI,GANI HAJI YUNUS NAGANI	,MR SUDHIR M MEHTA
1983	SA/243/2010	13/06/2011	JASWANTBHAI SOMABHAI CHAUHAN,	MR ZUBIN F BHARDA	GUJARAT STATE PUBLIC CIVIL SUPPLIES CORPORATION LIMITED,	MR.VARUN K.PATEL
1984	SA/244/2010	05/02/2012	HIRALAL BHAGWANDAS PARTNERSHIPFIRM THROUGH BHADRESH HASMUKHL,NAVNEETLAL NAGINDAS,PRANLAL RANCHODDAS TAILOR DECD.THRO HEIRS,RAJESHBHAI PRANLAL TAILOR,RAMESHBHAI PRANLAL TAILOR,BHUPENDRA RANCHODDAS TAILOR,JIGARALI NIMJIBHAI BHAMANI,M/S NAGINDAS NARSINHDAS THROUGH AND BY SANJAY NATWARLA,M/S ISHWARLAL RATILAL SARAIYA THROUGH JAYANTILAL RATILAL	M/S S G ASSOCIATES,MR. JAY M THAKKAR	SURAT MUNICIPAL CORPORATION THROUGH COMMISSIONER,M/S CHHAGANLAL NAGINDAS GANDHITHROUGH JAGJIVANDAS CHHAGANLAL	UNSERVED EXPIRED (N),MR KAUSHAL D PANDYA
1985	SA/245/2010	04/07/2011	MEMUNABEN NOMANBHAI NALAWALA THROUGH ISMAIL T BAJI,SHABBIRBHAI NOMANBHAI NALAWALA,MARIAMBEN NOMANBHAI NALAWALA,ZEHARABEN NOMANBHAI NALAWALA,FAKHARIBEN NOMANBHAI NALAWALA,ZENABBEN NOMANBHAI NALAWALA	MR MA KHARADI	HUSENIBHAI ABBASBHAI KHARODAWAALA,	NOTICE SERVED,MR YM THAKKAR
1986	SA/247/2010	10/10/2018	BHARATKUMAR VRUJLAL SHAH,VAGHER JAYANTILAL KUNVERJIBHAI,VAGHER DALPATBHAI KUNVERJI DECEASED THRO LEGAL HEIRS,MAHESH DALPATRAM VAGHER,PANKAJ DALPATRAM VAGHER,HARISH DALPATRAM VAGHER,MUKTABEN POPATLAL VAGHER DECEASED THRO LEGAL HEIRS,HASMUKHLAL POPATLAL VAGHER,NITIN POPATLAL VAGHER,MEHTA PRADIPKUMAR MANSUKHLAL	MR JA ADESHRA,	SHAH KANTILAL BHAILAL,MEHTA UTTAMLAL CHUNILAL DECEASED THRO LEGAL HEIRS,KIRAN UTTAMLAL MEHTA,HASU UTTAMLAL MEHTA,KIRITKANT UTTAMLAL MEHTA,YOGESH UTTAMLAL MEHTA,PANNABEN PRABODHKUMAR ADANI,GITABEN HIMMATLAL SHAH,MEHTA JETHALAL PANACHAND DECEASED THRO LEGAL HEIR,MEHTA SHIVLAL CHUNILAL,GIRISH SHIVLAL MEHTA,AJAYKUMAR SHIVLAL MEHTA,MINABEN S MEHTA,MINAXIBEN SHANTILAL C/O TARAK @ BOBBY J MEHTA,BHARTIBEN AMRUTLAL MODI,RASHILABEN BABULAL KUKADIA	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR DHAVAL D VYAS,MR SP MAJMUDAR
1987	SA/248/2010	13/12/2011	RAISINGJI NATHAJI THAKOR,	MR BHARAT JANI	GOVINDBHAI KANTILAL PATEL,	MR ANKIT SHAH
1988	SA/249/2010	07/12/2011	COMMISSIONER,	MR PR NANAVATI	RANCHODBHAI AMBABHAI PATEL (BEING NATURAL GUARDIAN OF MIN,GUJARAT WATER SUPPLIES & SEWAGE BOARD,M/S RANA HAMIR & CO,M/S ORIENTAL INSURANCE CO LTD	NOTICE SERVED BY DS,MR HS MUNSHAW,(MR KISHOR M PAUL),MS KARUNA V RAHEVAR
1989	SA/250/2010	17/06/2011	MER RAJA RANA ODEDARA,	MR ASHISH M DAGLI	STATE OF GUJARAT,DISTRICT COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER
1990	SA/251/2010	02/11/2011	SAKINABIBI FAKIR MOHAMMED,MARIYAMBIBI FAKIR MOHAMMED L.H.OF SAKINABIBI F MOHAMMED,ALLARAKHI AHMED FAKIR L.H.OF SAKINABIBI F MOHAMMED,RAFIQ AHMED SHEIKH L.H.OF SAKINABIBI F MOHAMMED,JAHEDABIBI AHMED SHEIKH	MR MM TIRMIZI	VELJI MULJI BHOJANI CHARITABLE TRUST,	(MRS VD NANAVATI)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1991	SA/254/2010	23/08/2011	SAVJIBHAI MALDEVBHAI GORAD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KASTURBEN W/O BHUPAT KANA,BABU KANABHAI GORAD,MOHANBHAI KANABHAI GORAD,BAI GANGA KANABHAI GORAD,BAI JAMNA KANABHAI GORAD,KUNDANBEN NARANBHAI GORAD,GANGABAI MALDE GORAD,BHALABHAI DAYAHAI GORAD THROUGH HEIRS,MANJUBA BHALA GORAD,KAJAL BHALA GORAD MINORS THROUGH GUARDIAN,BHAVNA BHALA GORAD MINOR THROUGH GUARDIAN,DAXA BHALA GORAD MINOR THROUGH GUARDIAN,DIVYA BHALA GORAD MINOR THROUGH GUARDIAN,SHIVUBEN BHALA GORAD MINOR THROUGH GUARDIAN,SHIVANI BHALA GORAD MINOR THROUGH GUARDIAN,KHUSHBU BHALA GORAD MINOR THROUGH GUARDIAN,BAI MANI W/O DAYABHAI,BAI LABHU D/O DAYA MULA THROUGH HEIRS,ATIYABHAI KARANBHAI VATHIYA,LAKHMANBHAI ATIYABHAI VATHIYA,HARSHABEN ATIYABHAI VATHIYA,NANJI MULJIBHAI GORAD,VAJUBHAI POPATBHAI PATOLIYA,CHETAN KANTILAL FALDU,SAVITABEN KANTILAL FALDU	,NOTICE SERVED,UNSERVED EXPIRED (N),MR ANSHIN H DESAI,MS.KHUSHBOO AAKASH SHETH
1992	SA/258/2010	20/07/2011	NARSINHBHAI DUDHIABHAI CHAUDHARY,	MR ASHISH M DAGLI	MACHHABHAI SEVIYABHAI CHAUDHARY,	MR NV GANDHI
1993	SA/260/2010	15/03/2012	SHAMJIBHAI RAVAJIBHAI PARSANA,	MR UI VYAS	CHANDUBHAI RAVAJIBHAI PARSANA,GOVERDHANBHAI RAVAJBHAI PATEL,MUKTABEN GOVERDHANBHAI PATEL,PUNJAB NATIONAL BANK ARMB BRANCH PRE.THROUGH MANAGE	,MR VISHWAS S DAVE,MR SUNIL A DAVE
1994	SA/262/2010	03/02/2020	SAGAR RAVJIBAHI RAGHAVBHAI (SINCE DECD.),SHARDABEN RAVJIBHAI,KISHORBHAI RAVJIBHAI,MAHESHBHAI RAVJIBHAI,SANJAYBHAI RAVJIBHAI,DINESHBHAI RAVJIBHAI	MR NK MAJMUDAR,	BADRUDDIN MULAPIRBHAI MANKADA,KHADIJABAI BADRUDDIN MANKADA,TOHARBHAI BADRUDDIN MANKADA,MOHMMADBHAI BADRUDDIN MANKADA,MANSURBHAI BADRUDDIN MANKADA,SHAYDABEN BADRUDDIN MANKADA,HATIMBHAI BADRUDDIN MANKADA,HEYATULLA BADRUDDIN MANKADA	,MR A A ZABUAWALA
1995	SA/263/2010	15/12/2010	CHIMANLAL VALLABHBHAI PATEL,	MR SM BHATT,MR JIGIS S BHATT	DECD. HERABEN VALLABHBHAI PATEL,SHANTUBHAI VALLABHBHAI PATEL,HEIRS OF DECD. NATVARBHAI VALLABHBHAI PATEL,SHANTABEN WD/O NATVARBHAI VALLABHBHAI PATEL,YOGESHBHAI NATVARBHAI PATEL,NALINBHAI NATVARBHAI PATEL,VARSHABEN NATVARBHAI PATEL,SAVITABEN VALLABHBHAI PATEL,SAMUBEN VALLABHABHAI PATEL,YASHVANT AMRUTLLA THAKKAR,RASHMIKANT AMRUTLAL THAKKAR,KAMLABEN AMRUTLAL THAKKAR	
1996	SA/264/2010	23/04/2012	RAMESHCHANDRA MANSUKHLAL TRIVEDI SINCE DECSD THRU LEGAL HEIR,VASUBEN RAMESHCHANDRA TRIVEDI,GAURANG RAMESHCHANDRA TRIVEDI,NISHANT RAMESHCHANDRA TRIVDI,NEHA VIJAYKUMAR BHATT	,MR SAURABH M PATEL,	SATARBHAI RAJUBHAI DHOBI,	NOTICE SERVED
1997	SA/265/2010	16/12/2010	SIDABHAI KESHAVBHAI GADHVI,NARANBHAI SIDABHAI GADHVI,ARJANBHAI SIDABHAI GADHVI,MALDEBHAI SIDABHAI GADHVI	MR PJ KANABAR	DAMJIBHAI NARSHIBHAI MOTORWALA,KAJODIMAL RAMNARAYAN LOHIYA	,MR ASHISH M DAGLI
1998	SA/267/2010	22/07/2015	BAI KALI D/O SINGLA JALIYA W/O BHALABHAI KANABHAI GANAVA,	MS SNEHA A JOSHI	VALBHAI VELABHAI PARMAR,GUJARAT GRAM GRUH NIRMAN BOARD,DISTRICT COLLECTOR,STATE OF GUJARAT THROUGH SECRETARY	,MR HS MUNSHAW,MR YM THAKKAR

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1999	SA/270/2010	30/07/2012	NIZAMKHAN MISRIKHAN NAGORI,BABYBAI ALIAS BIBIBAI MISRIKHAN NAGORI D/O NIZAMKHAN MISRIBE,SONBAI MISRIKHAN NAGORI D/O MISRIKHAN NAGORI	MR YV VAGHELA	KARIMKHAN KESARKHAN NAGORI THROUGH LEGAL HEIRS,JUBEDABEN ALIAS KALIBEN WD/O DECD. KARIMKHAN,MERAJBEN D/O DECD.KARIMKHAN,ISUBKHAN KARIMKHAN NAGORI S/O DECD.KARIMKHAN,MAHEBUBKHAN KARIMKHAN S/O DECD KARIMKHAN,MUMTAZBEN D/O DECD. KARIMKHAN,SAHEBKHAN GULABKHAN (DECD) THROUGH LEGAL HEIRS,ABBAS SAHEBKHAN NAGORI,AKBARKHAN SAHEBKHAN NAGORI,BABIBEN D/O SAHEBKHAN GULABKHAN AND W/O NOZAMKHAN MOHMMADKHA,AMIRKHAN GULABKHAN NAGORI THROUGH LEGAL HEIRS,RATANBEN AMINKHAN NAGORI O/S SALIMPARA DARWAJA,SEBAJKHAN AMINKHAN NAGORI,PADKHAN AMINKHAN NAGORI,INADKHAN AMINKHAN NAGORI,ANWARKHAN MISARIKHAN NAGORI,KHERUNBEN MISRIKHAN NAGORI WD/O MISRIKHAN NAGORI AND W/O IBR,KALUBHAI PUNJABHAI PATEL THROUGH LEGAL HEIRS,KANKUBEN D/O KALUBHAI PUNJABHAI PATEL,DOLIBEN D/O KALUBHAI PUNJABHAI PATEL,JITUBEN D/O KALUBHAI PUNJABHAI PATEL,PATEL KARSANBHAI KALUBHAI,PATEL GALBABBHAI KALUBHAI,PATEL JALABHAI KALUBHAI,PATEL KESARBHAI KALUBHAI,CHELABHAI AMBUBHAI AANTIA	,NOTICE SERVED,UNSERVED EXPIRED (N),MR YATIN SONI,MR ANKIT Y BACHANI
2000	SA/271/2010	09/05/2013	KUMBHAR JIVAN PRAGJIBHAU,KUMBHAR GOPAL HAMIR	MR HR PRAJAPATI	JIVUBEN WD/O PUNJABHAI SHARDULBHAI,LILIBEN PUNJABHAI	(MR HM PRACHCHHAK)
2001	SA/272/2010	20/12/2010	VARUN OIL MILL, THROUGH P A OF ASHOKKUMAR RANC,	MR DHAVAL N VAKIL	ORIENT INSURANCE CO LTD,ORIENT INSURANCE INSURANCE CO LTD,ORIENT INSURANCE CO LTD	
2002	SA/273/2010	29/12/2010	KARANGIYA DEVANAND ALA,	(MR HM PRACHCHHAK)	DISTRICT PANCHAYAT (JUNAGADH),DIST. PRIMARY EDUCATION COMMITTEE	
2003	SA/274/2010	27/04/2011	ASHABHAI DHULABHAI PATEL,	MS MEGHA JANI	PATEL CHANDULAL ISHWARBHAI THROUGH LEGAL HEIRS,PATEL SHARDABEN WD/O CHANDULAL ISHWARBHAI,PATEL DINESH CHANDUBHAI,PATEL ARVINDBEN CHANDUBHAI,PATEL ARUNBHAI CHANDUBHAI	,NOTICE SERVED,MS MAMTA R VYAS
2004	SA/1/2011	16/03/2011	LALU OKHA THR' LEGAL HEIRS,MULJIBHAI LALUBHAI,KHUSHALBHAI,CHAMANLAL LALUBHAI,MAHADEV LALUBHAI,HARESHBHAI LALUBHAI	MR NL RAMNANI	ESTATE OFFICER & DIVISIONAL ENGINEER (III),UNION OF INDIA,ASSTT. ENGINEER,SHRI BHIMABHAI LALUBHAI SINCED DECD THROU LEGAL HEIRS,SHRI CHETAN BHIMA MAKWANA,,SHRI MANOJ BHIMA MAKWANA	
2005	SA/2/2011	21/10/2011	JUNAGADH MUNICIPAL CORPORATION,	MR ASHISH M DAGLI	BHAGUBHAI GODADBHAI KHUMAN,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR AMAR D MITHANI
2006	SA/4/2011	15/06/2011	HARESHBHAI VIRJIBHAI KHUNT,	MR PRAVIN GONDALIYA	GONDAL MUNICIPALITY,	MR AMAR D MITHANI
2007	SA/5/2011	13/04/2011	ISMAIL AHAMAD PATEL,MUNNI AHAMAD ISMAIL PATEL W/O JUNAID YAKUB NAKHUDA,BAI GORI WD/O AHAMAD ISMAIL PATEL	MR MA KHARADI	FATIMABIBI WD/O MUHAMMED ISMAIL DAHYA,YUNUS MUHAMMED DAHYA,SALIM MUHAMMED DAHYA,HAVABIBI MUHAMMED DAHYA,HIRABHAI THAKARBHAI,JASHWANTIBEN HIRABHAI	NOTICE SERVED,MS KJ BRAHMBHATT
2008	SA/7/2011	01/09/2013	DAHIBEN CHAKULAL BHAVSAR,ARVINDKUMAR CHAKULAL BHAVSAR,DILIPKUMAR CHAKULAL BHAVSAR	(MR ARVIND A BAROT)	TALUKA PANCHAYAT BHILODA,GRAM PANCHAYAT BHILODA,JAYANTILAL AMBASHANKER TRIVEDI,KISHORBHAI AMBASHANKER TRIVEDI,MANUBHAI AMBASHANKER TRIVEDI	,MR ASHISH M DAGLI
2009	SA/10/2011	08/09/2011	SUMITRABEN MANVANTRAI MEHTA WD/O MANVANTRAI J MEHTA,DEVENDRA M MEHTA,PRAKASHKUMAR MANVANTRAI MEHTA,GEETA ASHOKKUMAR RAVAL D/O DECD.MANVANTRAI MEHTA,BHARTKUMAR MANVANTRAI MEHTA,CHAYA N TRIVEDI	MR SHITAL R PATEL	INDIRA GHANSHYAM MEHTA,RENUKA GHNSHYAM MEHTA D/O DECD GHANSHYAM MEHTA,HARSHIDA D/O GHANSHAMLAL MEHTA,KIRAN S/O GHANSHYAMLAL MEHTA,SHILPA D/O GHANSHYAMLAL MEHTA	,(MR JD AJMERA)
2010	SA/12/2011	04/06/2011	JASHBHAI MAGANBHAI PATEL,	MR BHUNESH C RUPERA	IVABEN G MECVAN,	(MR MB GANDHI)

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2011	SA/13/2011	05/10/2019	KUMBHAR JAYANTIBHAI SOMABHAI KACHRABHAI PRAJAPATI,	MR RAKESH R PATEL	RABARI SAHARBHAI LEELABHAI,RABARI NAGJIBHAI LEELABHAI,RABARI ISHWARBHAI LEELABHAI	RULE SERVED,MR PANKAJ S CHAUDHARY
2012	SA/14/2011	25/01/2011	KANBI JESA JETHA THRO' POA VIJAYBAI.D. BORSADIA,KANBI DEVJI JESA THRO' POA VIJAYBAI.D. BORSADIA	MR PRASHANT MANKAD,(MR JAGDISH H MEHTA)	PATEL HANSRAJ SINCE DECD. THRO HIS HEIRS,JAMNABEN HANSRAJ PATEL,BHAGWANJI HANSRAJ PATEL,LAXMAN HANSRAJ PATEL,PANKAJ HANSRAJ PATEL,GITABEN VALLABHBHAI	
2013	SA/17/2011	21/04/2011	ANIRUDHBHAI MANHARBHAI SHEKHAVA,	(MR HEMANG R RAWAL)	MANJIBHAI LAXMANBHAI LATHIYA,GADHADA BOROUGH MUNICIPALITY THROUGH ADMINISTRATOR	NOTICE SERVED,MR YATIN SONI
2014	SA/20/2011	27/03/2012	SURMALBHAI LALBHAI HATHILA,BHURABHAI VALABHAI HATHILA	MR GOVIND V PATEL	VARSING MEHAJI TADAVI,DALSING MEHAJI TADAVI,RUPSING MEHJI TADAVI,BHAVSING VARSING TADAVI,PARSING RUMJI TADAVI,VARSING BIJIYA TADAVI,HAVSING BIJIYA TADAVI	UNSERVED EXPIRED (N),(MR NIRAL R MEHTA)
2015	SA/21/2011	08/03/2011	UNION OF INDIA (TRANSPOSE AS PER ORDER 5/5/10,STATE OF GUJARAT,DISTRICT SUPERINTENDEN OF POLICE	GOVERNMENT PLEADER,DELETED	ADAM KHAMISHA BHAGAD,UNION OF INDIA MINISTRY OF HOME AFFAIRS	NOTICE SERVED,NOTICE UNSERVED,MR AFTABHUSEN ANSARI
2016	SA/23/2011	03/03/2011	FULJIBHAI @ BHALABHAI NARAYANBHAI PARMAR,	MS SUDHA R GANGWAR	JASUBHAI SOMCHAND SHAH,RAJUBHAI CHHANABHAI	
2017	SA/25/2011	10/10/2011	JAYANTIBHAI DAMJIBHAI PARMAR,RASIKBHAI DAMJIBHAI PARMAR,AMRUTLAL DAMJIBHAI PARMAR	MR MTM HAKIM	PRAVINBHAI KARSANBAHI PETHANI,	NOTICE SERVED BY DS,MR MB PARIKH
2018	SA/26/2011	26/08/2016	SHIVABHAI MATHURBHAI PATEL THROUGH LEGAL HEIRS,KANTIBHAI SHIVABHAI PATEL,RANCHHODBHAI SHIVABHAI PATEL,JAGABHAI SHIVABHAI PATEL,SHANKARBHAI SHIVABHAI PATEL	MR YATIN SONI	CHIMANBHAI MOHANBHAI MATHURBHAI PATEL,REVABHAI MATHURBHAI PATEL(SINCE DECD.),JAYANTIBHAI REVABHAI PATEL,ISHWARBHAI PATEL,LEGAL HEIRS OF DECEASED PUNJABHAI MAGANBHAI PATEL,JAYANTIBHAI PUNJABHAI PATEL,LALLUBHAI PUNJABHAI PATEL,SURAJBEN WD/O PUNJABHAI MAGANBHAI PATEL,MANGUBEN D/O PUNJABHAI & WD/O DHIRAJLAL VITTHALDAS PATEL,AMRUTBEN D/O PUNJABHAI & WD/O AMRUTBAL NARANDAS PATEL	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR VIMAL A PUROHIT
2019	SA/28/2011	28/03/2011	MER DEVSI VIRAM,	MR VIJAY H NANGESH	GANGA DEVA,	NOTICE SERVED,MR MM TIRMIZI
2020	SA/31/2011	02/03/2011	DUBEY AVDHESHKUMAR HARIHARNATH,	MS LILU K BHAYA	DISTRICT EDUCATION COMMITTEE,	
2021	SA/33/2011	28/02/2011	SALVATION ARMY EMRY HOSPITAL,	MR MM TIRMIZI	CHIMANLAL MISRILAL SHAH (SINCE DECD.) THROUGH PRAKASHC,HARIKRUSHNA CHIMANLAL SHAH,CHHABILDAS CHIMANLAL SHAH,ASHOKKUMAR CHIMANLAL SHAH	
2022	SA/34/2011	14/09/2011	VAJESING MOHANSING POOWER (SINCE DECD.),SUKIBEN WD/O VAJESING MOHANSING POOWAR,VAKHATSING VAJESING POOWAR,RAMESH VAJESING POOWAR,TAKHATSING VAJESING POOWAR,TRIKIAMSING VAJESING POOWAR,GEETABEN VAJESING POOWAR,MADHUBEN VAJESING POOWAR,MANUBHAI MOHANSING POOWAR,KANAKSINH MOHANSING POOWAR,FULIBEN WD/O MOHANSING RAMSING,DALIBEN WD/O MOHANSING (SINCE DECD. DURING PENDANCY O	MR JAYRAJ CHAUHAN	MOKANSING MOHANSING POOWAR (SINCE DECD.),MANHARBEN D/O MIKAMSING MOHANSING AND W/O RATANSING,LILABEN MOKAMSING WD/O GULABSING (SINCE DECD.),SHANTABEN MOHANSING POOWAR (SINCE DECD.),UDESING DALATSING,BALVANT DALATSING,RANJIT DOLATSING,SAVITABEN MOHANSING POOWAR,MANGUBEN MOHANSING	
2023	SA/35/2011	03/07/2011	DINESH SOMABHAI PATEL,DAHYABHAI SOMABHAI PATEL,SARASWATIABEN WD/O SOMABHAI BHAILALBHAI PATEL	MR TARAK DAMANI	UMAKANT SOMABHAI PATEL,PATEL DASHRATHJBHAI SOMABHAI (DECD.) THROUGH LEGAL HEIRS,USHABEN WD/O SOMABHAI PATEL,DAKSHABEN DASHRATHBHAI PATEL,SHAILESH DASHRATHBHAI PATEL,MANJULABEN GANGARAM PATEL (DECD.) THROUGH LEGAL HEIRS,RAMILABEN D/O GANGARAM PATEL,KAMUBEN GANGARAM PATEL,NIRUBEN GANGARAM PATEL,PARESHBEN GANGARAM PATEL,VASANTKUMAR GANGARAM PATEL,PURUSHOTTAMBHAI SOMABHAI PATEL,LAXMIBEN KANTILAL PATEL,VIPUL UMAKANT PATEL	

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2024	SA/42/2011	21/07/2011	SAROJBEN PRAKASHKUMAR DEVMURARI,	MR MB PARIKH	PRAKASHKUMAR MAGANLAL DEVMURARI,	MR DM DEVNANI
2025	SA/43/2011	29/02/2012	KOLI AMRAJI BHADRAJI DECD.THR'HEIRS,KOLI RAMESHBHAI S/O AMRAJI,KOLI BHIKHIBEN D/O AMRAJI,KOLI BABIBEN D/O AMRAJI	MS ARCHANA R ACHARYA,	CHATURJI BADRAJI KOLI,DAVE PRABHURAM RUGHNATHJI,JOSHI PRAKASHKUMAR AMRATLAL,DIPAKBHAI JASWANTBHAI TRIVEDI	DELETED,MS VIDHI J BHATT
2026	SA/44/2011	03/04/2011	NANUBHAI RANCHHODBHAI SOJITRA,	MR RAMNANDAN SINGH,MS ABHA B MAKWANA	CHATURBHAI AMBABBHAI RAKHOLIYA,PARSHOTTAMBHAI AMBMABAHI RAKHOLILLYA,KURJIBHAI BHADABHAI RAKHOLIYA,NATHABAHI KURJIBHAI RAKHOLIYA,TALATI-CUM-MANTRI	,MR HS MUNSHAW
2027	SA/47/2011	21/03/2011	RATANLAL SONARAM KADIYA,VAJIBEN RATANLAL YADAV,RAMESH RATANLAL YADAV,HUKAMCHAND RATANLAL YADAV,BHAGAVANDAS RATANLAL YADAV,MIRABEN RATANLAL YADAV,MAMATABEN RATANLAL YADAV	MR JAPAN V DAVE	KAVASJI RUSTAMJI CONTRACTOR,DAHOD NAGAR PALIKA	ABATED,MR MEHUL H RATHOD,(MR AJ SHASTRI)
2028	SA/48/2011	04/05/2011	LEGAL HEIRS & RESPRESENTIVES OF DECEASED HIRAGAR CHHAGANGAR,WIDOW SARASWATI HIRAGAR,SURESH HIRAGAR,JAGDISH HIRAGAR,MANOJ HIRAGAR,KAMLESH HIRAGAR,USHAGAURI HIRAGAR.	MR RC KAKKAD	SHRI JAMNAGAR MODHVANIK GNATI A PUBLI REGESTERED TRUXT,SHRI JAYENDRA AMRUTLAL,SHRI BHOGILAL PRAGJI MEHTA,SHRI BIHARILAL MANILAL MEHTA,SHRI AMRUTLAL PRABHULAL MEHTA,SHRI UMEDLAL VIRCHAND MEHTA,SHRI RAMESHHCHANDRA AMILAL MEHTA,SHRI KIRIT JAYANTILAL MEHTA,SHRI BHARAT RAMLAL MEHTA,SHRI JAYENDRA SHIVLAL MEHTA,SHRI BHOGILAL MANILAL MEHTA,SHRI RAMNIKLAL MAGANLAL MEHTA,SHRI LAXMICHAND M.MANIYAR,SHRI NITIN GORDHANDAS MEHTA,SMT.ARUNABEN NAVINCHANDRA SHETH,SHRI MADHUKAR MOHANLAL ADALJA,SHRI KRISHNAKUMAR PAREKH,SUSHILABEN SHIRISHKUMAR PAREKH	,(MR SURESHM SHAH)
2029	SA/52/2011	16/03/2011	MAGANLAL JASHMAT TILARA,BABULAL JASHMAT TILARA,GOPAL JASHMAT TILARA	MR KANDARP H DHOLAKIA,MR TUSHAR L SHETH	STATE BANK OF SAURASHTRA (SBI)THROUGH MANAGER,	
2030	SA/53/2011	08/09/2011	RAJENDRASINH BAPALAL ZALA,	MR RUTURAJ NANAVATI	TABHABHAI PALABHAI,DEVABHAI PALABHAI,SOMABHAI PALABHAI,AMARABHAI PALABHAI	NOTICE SERVED BY DS,MR Y J PATEL
2031	SA/54/2011	29/03/2011	SAIYED MOHAMMED ISHAK,	MR SALIM M SAIYED	MEHRAMANSINH JASVANTSINH ALIAS MASUL JALALUDDIN THAKOR'S POA,	
2032	SA/56/2011	21/09/2017	SENDHABHAI NATHUBHAI CHAUDHARY,	MR JIGAR G GADHAVI	DIVISIONAL CONTROL,MANAGER,MANAGER	DS AFF.NOT FILED (N),MR HARDIK C RAWAL
2033	SA/57/2011	08/10/2011	SUMITRABEN MANVANTRAI MEHTA WD/O MANVANTRAI J MEHTA,DEVENDRA M MEHTA,PRAKASHKUMAR MANVANTRAI MEHTA,GEETA ASHOKKUMAR RAVAL D/O DECD. MANVANTRAI MEHTA,BHARTKUMAR MANVANTRAI MEHTA,CHAYA N TRIVEDI	MR SHITAL R PATEL	INDIRALAXMI GHANSHYAM MEHTA.,RENUKA GHNSHYAM MEHTA D/O DECD. GHANSHYAM MEHTA,HARSHIDA D/O GHANSHYAMLAL MEHTA,KIRAN S/O GHNASHYAMBHAI MEHTA,SHILPA D/O GHANSHYAMLAL MEHTA	(MR JD AJMERA)
2034	SA/58/2011	16/03/2011	NARANBHAI PITHABHAI VAGHELA (SINCE DECD.),NATHABHAI NARANBHAI VAGHELA,MULJIBHAI NARANBHAI VAGHELA,VALIBEN NARANBHAI VAGHELA,MANJIBHAI NARANBHAI VAGHELA,KUNVERBEN NARANBHAI VAGHELA	MR ATIT D THAKORE	JAMNAGAR MUNICIPAL CORPORATION,	
2035	SA/62/2011	16/03/2011	GUJARAT HOUSING BOARD VASAHAT MANDAL,	MR PREMAL S RACHH	GUJARAT HOUSING BOARD,ESTATE MANAGER	
2036	SA/64/2011	17/03/2011	RABARI SONABEN WD/O KALUBHAI VASABHAI,RABARI KANABHAI KALUBHAI,RABARI VASIBHAI KALUBHAI,RABARI LAXMIBEN KALUBHAI,RABARI RAMESHBHAI KALUBHAI	MR CB DASTOOR	DAHYABHAI VASABHAI RABARI,JABUBEN VASABHAI RABARI WIFE OF DAHYABHAI BHEMABHAI,LADUBEN VASABHAI RABARI WIFE OF LALABHAI RATNABHAI,MANIBEN VASABHAI RABARI WIFE OF NATHUBAHI VIRMABHAI,JEBARBEN VASABHAI RABARI WIFE OF HARIBHAI RAMABHAI,LASUBEN VASABHAI RABARI WIFE OF MAHADEVBHAI RAMABHAI,RABARI RUKHIBEN KALUBHAI WIFE OF MAGANBHAI RAJABHAI	,MR MR PRAJAPATI

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2037	SA/66/2011	27/04/2011	AMBALAL TRIKAMLAL PATEL (DECD)THROUGH LEGAL HEIRS,SAVITABEN WD/O AMBALAL T PATEL,GHANSHYAMBHAI AMBALAL PATEL,PRAMODKUMAR AMBALAL PATEL,SURESHKUMAR AMBALAL PATEL,JASHBHAI TRIKAMLAL PATEL(DECD.) THROUGH LEGAL HEIRS,USHABEN WD/O JASHBHAI PATEL,TEJAS JASHBHAI PATEL,SHARADABEN RANCHODBHAI PATEL	MR AS ASTHAVADI	PARULBEN GIRISHBHAI PATEL,	MR AB MUNSHI
2038	SA/67/2011	15/09/2011	PATEL PRAVINBHAI NARENDRABHAI,	MR MB PARIKH	LALLUBHAI MATHURDAS PATEL MANAGING TRUSTEE OF DHAHYIBEN,PATEL KALIDAS DAHYABHAI,PATEL SOMABHAI AATMARAM,PATEL CHATURBHAI AATMARAM DECE. THROUGH HIS LEGAL HERIS,AMBABEN @ BABIBEN WD/O CHATURBHAI PATEL,ASHOKBHAI S/O CHATURBHAI PATEL,JATINBHAI S/O CHATURBAHAI PATEL,JAYSHREEBEN D/O CHATURBHAI PATEL,PATE NARANBHAI AATMARAM,PATEL KANTIBHAI AATMARAM,PATEL RAMESHBHAI VITHALDAS,HASMUKHBHAI VITHALDAS,PATEL MAHENDRABHAI VITHALDAS,PATEL JASVANTBHAI VITHALDAS,PATEL PASIBEN MANILAL,PATEL ARVINDBHAI MANILAL	,DELETED,MR PR NANAVATI,MR MB PARIKH,MR UM SHASTRI
2039	SA/68/2011	15/09/2011	PATEL PRAVINBHAI NARENDRABHAI,	MR MB PARIKH	LALLUBHAI MATHURDAS PATEL MANAGING TRUSTEE OF DHAHYIBEN,BHIKHABHAI K PATEL (SINCE DECD),PATEL KANUBHAI BHIKHABHAI,PATEL RAMANBHAI BHIKHABHAI,PATEL RAJNIKANT BHIKHABHAI	,NOTICE SERVED,MR PR NANAVATI,MR UM SHASTRI
2040	SA/69/2011	15/09/2011	PATEL PRAVINBHAI NARENDRABHAI,	MR MB PARIKH	LALLUBHAI MATHURDAS PATEL MANAGING TRUSTEE OF DHAHYIBEN,PATEL KANTIBHAI RANCHHODBHAI,PATEL KANAIYALAL HARJIVANDAS,PATEL BALCHANDBHAI HARJIVANDAS	MR PR NANAVATI,MR UM SHASTRI
2041	SA/70/2011	25/07/2011	PRAJAPATI AMBARAM NAGARBHAI ALIAS NAGJIBHAI,PATEL MAHADEVBHAI GORDHANBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRAJAPATI HARJIBHAI NAGARBHAI ALIAS NAGJIBHAI,PRAJAPATI ISHVERBHAI NAGAJIBHAI,PRAJAPATI VISABHAI NAGARBHAI DIED THROUGH HIS HEIRS,KASHIBEN WD/O VISABHAI,PRAJAPATI SATISHBHAI VISABHAI,DHANIBEN D/O NAGARBHAI ALIAS NAGJIBHAI AND WIFE,PALIBEN D/O NAGARBHAI ALIAS NAGJIBHAI AND WIFE OF	,MR. S. M. GOHIL
2042	SA/71/2011	21/09/2015	CHIMANLAL VALLABHBHAI PATEL,	MR SM BHATT,MR VIRAL M PANDYA,MR JIGIS S BHATT	DECD.HETABEN VALLABHBHAI PATEL(DELETED AS PER ORDER),SHANTUBHAI VALLABHBHAI PATEL,HEIRS OF DECEASED NATWARBHAI VALLABHBHAI PATEL,SHANTABEN NATWARBHAI PATEL,YOGESHBHAI NATWARBHAI PATEL,NALINIBEN NATWARBHAI PATEL,VARSHABEN NATWARBHAI PATEL,SAVITABEN VALLABHBHAI PATEL,SAMUBEN VALLABHA PATEL,YASHWANT AMRUTLAL THAKKAR,RASHMIKANT AMRUTLAL THAKKAR,KAMLABEN AMRUTLAL THAKKAR	,RULE NOT RECD BACK,RULE SERVED,MR BHARAT T RAO,MRS. HIRAL TRIVEDI,MR NISARG N TRIVEDI
2043	SA/72/2011	02/07/2020	MAHENDARBHAI JASHABHAI PATEL,SREESENABEN MAHENDRABHAI PATEL,RUTUL MAHENDRABHAI PATEL,VIRAL MAHENDRABHAI PATEL,SREESENABEN MAHENDRABHAI PATEL	MR ANAND R PATEL	LEGAL HEIRS OF BHAILALBHAI JETHABHAI PATEL, BHAGUBHAI,CHANDRAKANT RANCHODBHAI PATEL,BIPINBHAI RANCHODBHAI PATEL,RAVJIBHAI NARINHBHAI PATEL,UMABEN W/O MAHESHBHAI RAVJIBHAI PATEL,HIRENBHAI MAHESHBHAI PATEL,JYOTSANABEN RAVJIBHAI PATEL,MINOR TAPAN BIPINBHAI RANCHHODBHAI,HEMABEN W/O. BIPINBHAI RANCHHODBHAI	
2044	SA/73/2011	07/06/2011	VOHRA AAYUBBHAI IBRAHIMBHAI,	MR NK MAJMUDAR	MADHUBEN DURGASHANKAR BHATT (WIDOW)L.R.OF OF DURGASHANKAR,ANILKUMAR DURGASHANKAR BHATT (SON)L.R.OF OF DURGASHANKAR M	NOTICE SERVED BY DS,MR BN PATEL

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2045	SA/74/2011	04/05/2011	HARIBHAI SHAMBHUBHAI BHUVA,	MR MURALI N DEVNANI	SAROJBEN JIVRAJBHAI SARDHARA,RACHNABEN M PATEL (MINOR) THROUGH SAROJBEN J SARDHARA	
2046	SA/77/2011	04/06/2011	ABDURRASHID KASAMMIYA MALEK THRO' HEIR IMTIAZ ABDURRASHID,	MR MA KHARADI	AMIRUL HAQ KASAMBHAI AJMERI,	MR HR PRAJAPATI
2047	SA/78/2011	18/04/2011	MANAGING DIRECTOR,DEPUTY ENGINEER	MR DIPAK R DAVE	DAHYABHAI KODARBHAI THAKARDA,ANUBEN W/O DAHYABHAI KODARBHAI HAKARDA	MR MTM HAKIM
2048	SA/83/2011	25/08/2011	MAHESHBHAI LALJIBAHI JOSHI,	MR DM THAKKAR	PRAGNABEN LAXMISHANKARBHAI LALANI W/O MAHESHBHAI LALJIBHAI J,	MR MRUGEN K PUROHIT
2049	SA/84/2011	19/01/2012	BHIL PARKHABHAI METHABHAI (SINCE DECEASED),MANABHAI MELABHAI (SINCE DECEASED),RANGABEN W/O MANA MELA,ANUBHAI MANABHAI BHIL,TAJABHAI MANABHAI BHIL,BHIL DHARMABEN MANABHAI,BHIL PRABHUBHAI MALABHAI,BHIL DADAMBEN MALABHAI	HCLS COMMITTEE,MR MIHIR H PATHAK,	BAROT CHHGANJI PRAHLADJI,BAROT KANUBHAI CHHAGANJI,BAROT DILIPBHAI CHHAGANJI,RABARI JORABHAI RATNABHAI,RABARI VAHJIBHAI RATNABHAI	SERVED BY RPAD (N),UNSERVED EXPIRED (N),MR ADIL R MIRZA
2050	SA/85/2011	30/08/2011	KASAM MAHMAD KALLU (CHHIPAKA) (SINCE DECD.),MUNIRA KASAMBHAI CHHIPAKA,SAKERA D/O KASAM MAHMAD KALLU AND W/O GAFAR KURESHI	MR SP MAJMUDAR,MR P P MAJMUDAR	ABDUL RAHEMAN ISMAIL YUSUF BHAMJI,SALAMA D/O ISMAIL YUSUF BHAMJI AND WIFE MUSABHAI MANGERA,AYESHA D/O ISMAIL YUSUF BHAMJI AND W/O MAHMAD BHAMJI,ISMAIL YUSUF BHAMJI (DECD.) THROUGH LEGAL HEIRS,FATEMA ABDUL RAHEMAN BHAMJI,RABIA HARUN BHAMJI,AMINA ISMAIL YOUSUF BHAMJI W/O ISMAIL BHAMJI,ABDUL SALAM ISMAIL YUSUF BHAMJI,RASIDA W/O SULEMAN RAVAT AND D/O ISMAIL YUSUF BHAMJI,HAJARA ISMAIL YUSUF BHAMJI,HAVA ISMAIL YUSUF BHAMJI NEAR GADHEWAN BUNGALOW,,SABERA W/O YUSUFBHAI BHAMJI AND D/O ISMAIL YOUSUF BHAMJI	,MR ZUBIN F BHARDA
2051	SA/86/2011	14/09/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	GOBARBHAI JERAMBHAI DOBARIYA,	RULE SERVED,MR JITENDRA H SINGH
2052	SA/87/2011	08/04/2011	VAKHARIYA MAHENDRAKUMAR LALJIBHAI,VAKHARIYA LAXMIBEN WD/O LALJIBHAI SHIVLAL VAKHARIYA,SUREKHABEN ARVINDBHAI SHAH,SHAH HEMLATABEN BHUPENDRABHAI,SUMITRABEN MAHENDRAKUMAR SHAH,KALAVATIBEN PRAKASHCHANDRA SHAH,BHARATIBEN PRAFULCHANDRA GADA	MR IM PANDYA	VAKHARIYA CHINUBHAI SHIVLAL,PRESIDENT, MILL KAMDAR CO.OP HOUSING SOC.	NOTICE SERVED BY DS,RULE SERVED,MR JIGAR G GADHAVI
2053	SA/88/2011	05/03/2012	JADAVJI TALAKCHAND SHAH THROUGH POA,PRAVIN TALAKCHAND SHAH,MAHENDRA TALAKCHAND SHAH THROUGH POA,KIRITKUMAR TALAKCHAND SHAH THROUGH POA,DAMYANTIBEN TALAKCHAND SHAH THROUGH POA,CHANDRIKABEN TALAKCHAND SHAH THROUGH POA,NAYNABEN TALAKCHAND SHAH THROUGH POA	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRADIPKUMAR AMRATLAL KARIA OF VERAVAL BY POA,HASUMATIBEN LILADHAR SHAH OF VERAVAL	,MR RC KAKKAD
2054	SA/89/2011	05/03/2012	JADAVJI TALAKCHAND SHAH THROUGH POA,PRAVIN TALAKCHAND SHAH,MAHENDRA TALAKCHAND SHAH THROUGH POA,KIRITKUMAR TALAKCHAND SHAH THROUGH POA,DAMYANTIBEN TALAKCHAND SHAH THROUGH POA,CHANDRIKABEN TALAKCHAND SHAH THROUGH POA,NAYNABEN TALAKCHAND SHAH THROUGH POA	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRAGNABEN PRAVINKUMAR GANDHI THRO'POA ASHOKKUMAR R GANDHI,RAJESH PRAVINKUMAR GANDHI THRO'POA ASHOKKUMAR R GANDHI,SANJAY PRAVINKUMAR GANDHI THRO' POA ASHOKKUMAR R GANDHI,PANKAJ PRAVINKUMAR GANDHI THRO' POA ASHOKUMAR R GANDHI,HASUMATIBEN LILADHAR SHAH	,MR RC KAKKAD

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2055	SA/90/2011	05/03/2012	JADAVJI TALAKCHAND SHAH THROUGH POA,PRAVIN TALAKCHAND SHAH,MAHENDRA TALAKCHAND SHAH THROUGH POA,KIRITKUMAR TALAKCHAND SHAH THROUGH POA,DAMYANTIBEN TALAKCHAND SHAH THROUGH POA,CHANDRIKABEN TALAKCHAND SHAH,NAYNABEN TALAKCHAND SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHANSUKHLAL KANTILAL GANDHI OF JUNAGADH BY POA,HASUMATIBEN LILADHAR SHAH OF VERAVAL	,MR RC KAKKAD
2056	SA/91/2011	04/02/2012	RABIA ADAM BADIN,	MS.KHUSHBOO AAKASH SHETH	HAVA W/O ISMAIL DAUD LAKHI,FATMA ISMAIL LAKHI	UNSERVED EXPIRED (N),MR MM TIRMIZI
2057	SA/93/2011	22/07/2011	NAGINBHAI DAHYABHAI K PATEL,	MR DHAWAN M JAYSWAL	AGAM SHARAN DAHYABHAI K PATEL,PRAVINBHAI DAHYABHAI K PATEL,RAMESHBHAI DAHYABHAI K PATEL,JIGNESHBHAI DAHYABHAI K PATEL,DEPUTY ENGINEER,ADDITIONAL ENGINEER D G V C L,CHIEF ENGINEER CORPORATE OFFICE,ADDITIONAL (O & M) D G GIRDHAR NAGAR BRANCH	(MR SN SINHA),MR KARTIK I SONI
2058	SA/94/2011	19/07/2011	RAJKOT DISTRICT PANCHAYAT THROUGH ROAD AND BLDG DIV.,	MR HS MUNSHAW	M/S FORWARD CONSTRUCTION CO.,KAMABHAI MANGABHAI,NAZABHAI MANGABHAI	NOTICE SERVED
2059	SA/95/2011	18/07/2011	RAVJIBHAI KARSHANBHAI,LAXMI SEEDS STORE,DHAVAL AGRO TRADERS C/O KISHOREBHAI MOHANBHAI,DAMJIBHAI POPATBHAI,DHARMESH AGRO CENTRE C/O KISHOREBHAI MOHANBHAI,NARENDRA ENGINEERING CORPORATION,BHURABHAI LAVABHAI SOJITRA,MANSUKHBHAI KHIMJI NASIT,KAMDHENU AGRO CHEMICAL	MR AB MUNSHI	PARSHOTTAMBHAI MOHANBHAI PIPALIA,AGRICULTURAL PRODUCE MARKET COMMITTEE,SHAILESHBHAI KARSHANBHAI,AMBALAL GANDUBHAI BHUT,VALJIBHAI DHARMESHBHAI,MAGANBHAI TAPUBHAI	NOTICE SERVED BY DS,MR BS PATEL
2060	SA/96/2011	07/04/2011	JETHABHAI JESANGBHAI DESAI,KARAMSHIBHAI JESANGBHAI DESAI	MR TEJAS P SATTA,MR JAYESH V PATEL	KANTIBHARATHI ISHWARBAHRATHI SINCE DECD. THROUGH HEIR,ARVINDBHARATHI KANTIBHARATHI BAVA,KOKILABEN KANTIBHARATHI BAVA,MANJULABEN KANTIBHARATHI BAVA,PREMILABEN KANTIBHARATHI BAVA,DHIRAJKUMAR KANTIBHARATHI BAVA,BHAVNABEN KANTIBHARATHI BAVA	,MR MEHUL SHARAD SHAH
2061	SA/97/2011	08/08/2011	RAMABEN NAGJIBHAI CHAUHAN,MUKESHBHAI NAGJIBHAI CHAUHAN,BHARAT NAGJIBHAI CHAUHAN,HANSABEN MUKESHBHAI CHAUHAN,GITABEN BHARATBHAI CHAUHAN	MR BH SOLANKI	GUNVANTRAI JETHALAL MEHTA,ASHOK S/O GUNVANTRAI J MEHTA THROUGH POA ASHOKBHAI MEHTA,HITENDRA S/O GUNVANTRAI J MEHTA	,MR ANKUR Y OZA
2062	SA/98/2011	09/07/2011	VALJI MANDAN JAMOD,	MR SP MAJMUDAR,MR P P MAJMUDAR	M/S TATA CHEMICALS LIMITED,	MR.VARUN K.PATEL
2063	SA/99/2011	27/07/2011	STATE OF GUJARAT,OFFICE OF CURETOR	GOVERNMENT PLEADER	RAMESH PREMDAS KAPDI,	NOTICE SERVED
2064	SA/100/2011	15/03/2012	BHARATKUMAR ISHWARDAS VAISHNAVL.R.OF ISHWARDAS G VAISHNAV,SHIVLAL ISHWARDAS VAISHNAV,DHARMENDRA ISHWARDAS	MR VIJAY H NANGESH	RAMAKRISHNA GORDHANDAS VAISHNAV THROUGH LEGAL HEIRS,MUKESH RAMAKRISHNA,RAJUBHAI RAMAKRISHNA,TRIVENIBEN RAMAKRISHNA,JYOTIBEN ASHOKKUMAR,KUSHUMBEN BIJESHKUMAR,SHALIBEN NAVINKUMAR	,MR.HIREN M MODI
2065	SA/101/2011	02/12/2020	LABHUBHAI KHATABHAI THRO'POA KHATABHAI PRAGABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MOHAN RAMSING GOHEL (DECD.) THROUGH LEGAL HEIRS,KAMUBEN MOHANBHAI,LAXMANBHAI MOHANBHAI,PRAVIN MOHANBHAI (MINOR) THROUGH KAMUBEN MOHANBHAI,KANJI MOHANBHAI (MINOR) THROUGH KAMUBEN MOHANBHAI,MANGUBEN MOIHANBHAI,LALUBEN MOHANBHAI,DEVUBEN MOHANBHAI,GABHABHAI GHANABHAI GOHEL DECD.THR'HEIRS,RAKHUBHAI GABHABHAI GOHEL,BHARATBHAI GABHABHAI GOHEL,MANJIBHAI GABHABHAI GOHEL,RAJUBHAI GABHABHAI GOHEL	
2066	SA/102/2011	27/07/2011	KALUBHAI SOMABHAI BARIA,	MR UM SHASTRI	KASANBEN RATANSINH BARIA,D R M WESTERN RAILWAY	NOTICE SERVED,MS REETA CHANDARANA

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2067	SA/103/2011	27/03/2012	RAJKOT MUNICIPAL CORPORATION THROUGH COMMISSIONER,	MR JAYANT P BHATT	RAMNIKLAL PRABHUBHAI PARMAR,	MR HASIT H JOSHI
2068	SA/104/2011	24/08/2011	GULMAMAD ISMAIL,SULEMAN ISMAIL,BASIR ISMAIL,MAMAD ISMAIL (DECD.) THROUGH LEGAL HEIRS,NAZMABEN MAMAD ISMAIL,IMRAN MAMAD ISMAIL (MINOR) THRIOUGH NAZMABEN MAMAD ISMAIL	MR SP MAJMUDAR,MR P P MAJMUDAR	TATA CHEMICALS LIMITED,	MR.VARUN K.PATEL
2069	SA/106/2011	16/04/2012	KISHORECHANDRA VASANTRAI DAVE,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI	SHREE VISHAL SHRIMALI SONI GYATI TRUST THROUGH VICE PRESIDEN,NATWARLAL BHAICHAND SONI,GOPALBHAI KANTILAL SONI	MR PS CHAMPANERI
2070	SA/109/2011	04/10/2012	MANJIBHAI KALYANBAHI,BALABHAI MANJIBHAI,AASHARAM MANJIBHAI,JENTIBHAI MANJIBHAI,NIMJIBHAI MANJIBHAI,KANTIBHAI MAJIBHAI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	SHASTRI BHAKTIPRASADJI GURU UTTAMPRIYDASJI,	(MR S N THAKKAR)
2071	SA/111/2011	01/11/2012	BHUPATBHAI BANSHIBHAI VISHNU,	MS.FALGUNI D.TRIVEDI	.,SAURASTRA MEDICAL CENTER THROUGH TRUSTEE C U SHAH,HARILAL VRUJLAL,CHANDKANTBHAI HIMMATLAL SHAH,CHINUBHAI HIMATLAL SHAH,MAHIPATBHAI K SHAH,CHANDULAL SUKHLAL MEHTA,P N KHAROD,J G SANGHAVI,KIRANBHAI V MEHTA,NILESHBHAI R DOSHI	,MR JIGAR M PATEL
2072	SA/112/2011	17/07/2014	HEMLATABEN D/O KANTIBHAI MAKANBHAI,	MR RAMNANDAN SINGH	VIJAYBHAI DAHYABHAI JADAV,	NOTICE SERVED,MS.P J.JOSHI
2073	SA/113/2011	17/07/2014	HEMLATABEN D/O KANTIBHAI MAKANBHAI,	MR RAMNANDAN SINGH	VIJAYBHAI DAHYABHAI JADAV,	MS.P J.JOSHI
2074	SA/116/2011	23/09/2011	BIPINBHAI KANTIBHAI GAJJAR,	MR DIPAK R DAVE	KOKILABEN JAYENDRABHAI BHAVSAR,NAIMESHBHAI JAYENDRABHAI BHAVSAR,CHIRAG JAYENDRABHAI BHAVSAR	MR KC TRIVEDI
2075	SA/117/2011	16/04/2012	AMRUTBHAI VITTHALBHAI SUTHAR,	MR PREMAL R JOSHI	KODIBEN WD/O DEVSHANKAR JOITARAM SUTHAR, DECD. THROUGH HEIRS,STATE OF GUJARAT,MAMLATDAR	,GOVERNMENT PLEADER,MR.HIREN M MODI
2076	SA/118/2011	16/04/2012	AMRUTBHAI VITTHALBHAI SUTHAR,	MR PREMAL R JOSHI	CHANDRIKABEN D/O DEVSHANKAR JOITARAM SUTHAR,STATE OF GUJARAT,MAMLATDAR	,GOVERNMENT PLEADER,MR.HIREN M MODI
2077	SA/119/2011	18/10/2011	PRAVINABEN HASMUKHRAI DULA,MITABEN HASMUKHRAI DULA,PARESHKUMAR HASMUKHRAI DULA,ALKA HASMUKHRAI DULA,KRISHNA HASMUKHRAI DULA,KAJALBEN HASMUKHRAI DULA,CHARUBEN HASMUKHRAI DULA	MR PRABHAKAR UPADYAY	DY. CONSERVATOR OF FORESTS,COSERVATOR OF FORESTS,CHIEF CONSERVATOR OFFICER,STATE OF GUJARAT	
2078	SA/120/2011	29/06/2011	THE MUNICIPAL COMMISSIONER,	MR PR NANAVATI	M/S VIMAL CORPORATION A REGISTERED PARTNERSHIP FIRM,	
2079	SA/121/2011	18/10/2011	ISMAIL MUHEMMED PATHAN (DECD.)THROUGH LEGAL HEIRS,MADINABIBI WD/O ISMAIL MUHEMMED PATHAN,NASIR ISMAIL PATHAN,MAHEBOOB ISMAIL PATHAN	MR MA KHARADI	NATWARLAL OCCHAWLAL DESAI (DECD.) THROUGH LEGAL HEIRS,SARMISTHABEN D/O NATWARLAL OCHHAWLAL DESAI,BIPINCHANDRA NATWARLAL DESAI,JAGDISHCHANDRA NATWARLAL DESAI,KIRITKUMAR NATWARLAL DESAI,DILIP NATWARLAL DESAI,MIRABEN WIFE OF KIRAN BABULAL SHAHD D/O NATWARI OCCHAVLAL DE,RAJKUMAR NATWARLAL DESAI,ALKABEN WIFE OF RAJKUMAR KOTAK D/O NATWARLAL OCHHAWLAL	
2080	SA/123/2011	04/09/2012	SHARDABEN WD/O SONAJI@MANSING JESING L.R.OF SONAJI @ MANSING,VAGHJIBHAI MANSINGBHAI DARBAR,BHIMSING MANSINGBHAI DARBAR,AJAYKUMAR MANSINGBHAI DARBAR	(MR SK BUKHARI)	LILABEN WD/O BACHUBHAI JETHABHAI DELETED CT.ORD.DTD.1-2-12.,HEIRS OF DECEASED DEVSING BECHARSING WAGHELA,DALPATSING DEVSING WAGHELA,NATUBHAI DEVSING WAGHELA,VIJAYBHAI DEVSING WAGHELA,DILIPSING DEVSING WAGHELA,SAJJANBEN DEVSING WAGHELA,CHANDANBEN WIDOW OF DEVSING BECHARSING WAGHELA,SHAILESHKUMAR MANSIGNBHAIDARBAR DELETED CT.ORD.DTD.13-03-12.,VIKRAMBHAI MANSINGBHAI DARBAR DELETED CT.ORD.DTD.01-02-2012.	,DELETED,RULE SERVED,MR HEMAL A DAVE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
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2081	SA/125/2011	05/03/2012	SHAKURBEN DHAKALIABHAI TUMBA L.R.OF DHAKALIABHAI K TUMDA,SONUBHAI DHAKALIABHAI TUMDA L.R.OF DHAKALIABHAI K TUMDA,MANUBHAI DHAKALIABHAI TUMDA L.R.OF DHALIABHAI K TUMDA,ANABHAI DHALIABHAI TUMDA,RANABEN DHALIABHAI TUMDA	MR ZUBIN F BHARDA	KAKDUBEN ROGYABHAI SALKA(DECD L.R.OF ROGYABHAI G SALKAR,CHANDUBHAI ROGYABHAI SALKAR L.R.OF ROGYABHAI G SALKAR,NANDUBHAI ROGYABHAI SALKAR L.R. OF ROGYABHAI SALKAR	DELETED,MR PRAKASH G PANDYA,MR HIMANSHU N BANKER
2082	SA/130/2011	11/12/2014	SHUKLA HASMUKHBHAI PUNJIRAM,SHUKLA JAYANTIBHAI PUNJIRAM,SHUKLA VINODBHAI PUNJIRAM,SHUKLA GIRISHBHAI PUNJIRAM,SHUKLA ALKABEN D/O PUNJIRAM	(MR AY KOGJE)	JOSHI CHUNILAL LALLUBHAI DECD.THR'HEIRS,MADHUBEN D/O LATE CHUNILAL JOSHI,ANILKUMAR S/O LATE CHUNILAL JOSHI,HIMANSHU S/O LATE CHUNILAL JOSHI THR'HIS POA MADHUBEN R.1/1,BAI SHANTABEN D/O TRIKAMLAL KALIDAS & WD/O BHATT VASUDEV,UMESHBHAI VASUDEV BHATT,SAVNAKBHAI VASUDEV BHATT	,DELETED,MR ANAL S SHAH,MR JINESH H KAPADIA,MR. VIJAY O SHARMA
2083	SA/133/2011	29/06/2011	RAKESHBHARTI KALUBHARTI GOSWAMI,	MR AM PAREKH	HANSHABEN D/O KESHAVPURI RAMPURI GOSWAMI,	
2084	SA/134/2011	15/07/2011	UTTAR GUJARAT VIJ CO.LTD THROUGH DEPUTY ENGINEER,	MR SP HASURKAR	RAMJIBHAI JESINGBHAI PATEL,	
2085	SA/138/2011	24/10/2013	M/S JAQLINE PROCESSORS,	MR MRUGEN K PUROHIT	MOHANLAL JETABHAI VAJANA,VELLABHAI MOHANLAL VAJANA,KANTABEN MOHANLAL VAJANA	MR MEHUL S SHAH
2086	SA/139/2011	30/06/2011	VANKAR PRAVINKUMAR KACHRABHAI,	MS VARSHA BRAHMBHATT	PASHABHAI GHELABHAI VANKAR (DECD.),VANKAR JAYANTIBHAI PASHABHAI,VANKAR BHANUBHAI PASHABHAI,VANKAR JADIBEN WD/O PASHABHAI GHELABHAI,VANKAR RITABEN PASHABHAI,VANKAR ILABEN PASHABHAI,VANKAR MANJULABEN DINESHBHAI REVABHAI D/O VANKAR PASHABHAI,VANKAR SARLANEM GIRISHKUMAR SHAKERLAL D/O VANKAR PASHABHAI	
2087	SA/140/2011	30/06/2011	VANKAR PRAVINKUMAR KACHRABHAI,	MS VARSHA BRAHMBHATT	PASHABHAI GHELABHAI VANKAR (DECD.),VANKAR JAYANTIBHAI PASHABHAI,VANKAR BHANUBHAI PASHABHAI,VANKAR JADIBEN WD/O PASHABHAI GHELABHAI,VANKAR RITABEN PASHABHAI,VANKAR ILABEN PASHABHAI,VANKAR MANJULABEN DINESHBHAI REVABHAI D/O VANKAR PASHABHAI,VANKAR SARLABEN GIRISHKUMAR SHAKERLAL D/O VANKAR PASHABHAI	
2088	SA/141/2011	23/12/2011	DEVIDAS MOTIRAM SAHELI,	MR BR PARIKH,MR MIHIR PARIKH	HITESH KANTILAL SHAH,MANGLABEN KANTILAL SHAH	MS SONAL D VYAS
2089	SA/142/2011	22/03/2012	MAGANBHAI AMBABHAI BHALANI,	MR RAMNANDAN SINGH	HARSUKHBHAI GORDHANBHAI,	MR ANSHIN H DESAI
2090	SA/143/2011	26/12/2011	THE DISTRICT PRIMARY EDUCATION OFFICER,	(MR RA MISHRA)	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER,HIMMATGAR DAYAGAR APARNAATHI	
2091	SA/144/2011	25/06/2012	RAMESHBHAI SAVJIBHAI VANANI (PATEL),	MR HD CHUDASAMA	BHAVANBHAI CHHAGANBHAI KOLI,DAHYABHAI JADAVBHAI BHAVANBHAIKOLI,BHIMJIBHAI BHAVANBHAI KOLI,RANCHHODBHAI BHAVANBHAI KOLI	NOTICE SERVED,SHRIKAR H BHATT,MR BHAVIK J PANDYA
2092	SA/146/2011	05/07/2015	JAYSHREE W/O VIPULKUMAR VYAS D/O GOVINDLAL BHIKHALAL VYAS,	MS MITA S PANCHAL	VIPULKUMAR S/O DEBHARBHAI VYASMAN INDUSTRIES INDIA LTD,	MR BHARAT R PANDYA
2093	SA/149/2011	02/12/2016	PATEL AMARSHI PARSHOTTAMBHAI,PATEL MOHANBHAI PARSHOTTAMBHAI THROUGH HEIRS,HEMIBEN W/O MOHANBHAI,ANILABEN D/O MOHANBHAI,NILESH MOHANBHAI,BHARAT MOHANBHAI,CHAMPABEN MOHANBHAI,MANJULABEN MOHANBHAI,RANJANBEN MOHANBHAI,MADHUBEN MOHANBHAI	MR NIRAV C THAKKAR,	PATEL AVCHAL TAPUBHAI,PATEL MOHANBHAI CHAKUBHAI,PATEL AMARSHIBHAI SHAMJIBHAI	UNSERVED EXPIRED (N),RULE SERVED,MR SATYEN B RAWAL
2094	SA/151/2011	22/06/2012	UNION OF INDIA,CHIEF SECURITY COMMISSIONER,ASSISTANT SECURITY COMMISSIONER	MR RAMNANDAN SINGH	NAND VALLABH SHIVDUTT,	

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2095	SA/152/2011	15/07/2011	UKADBHAI SUKARBHAI PATEL,MANUBHAI SUKARBHAI PATEL,MAHESHBHAI SUKARBHAI PATEL	MR UTPAL M PANCHAL	MANILAL NATHIABHAI PATEL,MAGANBHAI NATHIABHAI PATEL	
2096	SA/154/2011	28/03/2012	MOTIRAM BUDHABHAI BHOYA,	MR SHAKEEL A QURESHI	MANGRUBHAI BUDHABHAI BHOYA (DECD.),SONIBEN MANGRUBHAI BHOYA,SONAMBEN MANGRUBHAI,TULSHYABHAI MANGRUBHAI	,NOTICE SERVED,MR ZUBIN F BHARDA
2097	SA/155/2011	27/09/2011	NITABEN JAYESHKUMAR SHAH,	MS SNEHA A JOSHI,MS.J K.MEHTA	PIYUSHKUMAR MANMOHAN SHAH,REKHABEN PIYUSHKUMAR SHAH,CHIRAG PIYUSHKUMAR SHAH,DIPIKA SATISHKUMAR SHAH,RACHNA HIRENKUMAR SHETH	
2098	SA/156/2011	08/01/2011	DEPUTY ENGINEER,	MR MANISH K KAJI	MINOR BHUMIKA KAMLESH THRO KAMLESH P BHESANIYA,	
2099	SA/160/2011	09/06/2011	HASMUKHBHAI MAGANBHAI PRAJAPATI,	MR NK MAJMUDAR	DISTRICT PANCHAYT, VADODARA THROUGH DISTRICT DEVELOPMENT O,TALUKA PANCHAYAT, DABHOI THROUGH DISTRICT DEVELOPMENT	
2100	SA/163/2011	08/12/2011	ASGARALI SAIDUMIYA SAIYED,RASULBIBI D/O SAIDUMIYA NAMDARMIYA (DECD) THROUGH LEGAL HEIR,ZAHIDALI MEHBOOBALI SAIYED	BHARGAV KARIA & ASSO	HAMIRBIBI D/O LALMIYA HASUMIYA(DECD.),MOHAMMEDMIYA MIRUMIYA KHOKHAR,AHMEDHUSEN MIRUMIYA KHOKHAR,SAUKATALI MIRUMIYA KHOKHAR,HASINABIBI MIRUMIYA KHOKHAR,KAAMMIYA AMIRMIYA KHOKHAR,HUSENMIYA AMIRMIYA KHOKHAR (DECD.) THROUGH LEGAL HEIRS,SADARBIBI WD/O KASAMMIYA AMIRMIYA,MAHEBOOBALI KASAMMIYA KHOKHAR,MUSHTAKALI KASAMMIYA KHOKHAR,IRSHADALI KASAMMIYA KHOKHAR,MAHEMUDABIBI D/O KASAMMIYA AMIRMIYA	,MR KV SHELAT
2101	SA/166/2011	08/08/2011	SALIMMIYA RASULMIYA SHAIKH (LEGAL HEIR OF DECD. RASULMIYA,	MR DAKSHESH MEHTA	NARENDRA GANPATRAM BHATT,ABDULKADIR RASULMIYA SHAIKH,SAFI MOHMAD RASULMIYA SHAIKH,NAJAMBEN RASULMIYA SHAIKH	
2102	SA/169/2011	21/06/2016	YASVANTSINH SHUBHADRASINHJI JADEJA THROUGH POA DHARMENDRA KU,	MR VIMAL M PATEL	VARSHABEN BHARATBHAI SHAH,BHARATBHAI BHUDHALAL SHAH,PARTNERS OF STERLING ENGINEERS,BASANTKUMAR BANVARILAL,SUBHAS SHANTILAL RANGWALA,KUSUMBEN BASANTKUMAR BANVARILAL,MITABEN BASANTKUMAR BANVARILAL,BECHARJI MOTIJI (DECD) THROUGH LEGAL HEIRS,JIBABEN D/O BECHARJI MOTIJI,RAMTAJI JENAJI (DECD.) THROUGH LEGAL HEIRS,GOTAJI RAMTAJI,LAKSHMANJI RAMTAJI,JALAMJI RAMTAJI,DEVJIBHAI KANAJIBHAI VEKARIYA,RAMJIBHAI DEVJIBHAI VAKARIYA,DASHRATHBHAI VITHALBHAI,VISHNUBHAI NATHABHAI	,RULE SERVED,RULE SERVED BY DS,RULE UNSERVED,MR AM PAREKH,MR PM LAKHANI,MS TRUSHA K PATEL
2103	SA/172/2011	22/03/2012	MAHADUBHAI KHANDUBHAI BHAGARE,	MR ZUBIN F BHARDA	SOMIBEN DAHVLUBHAI BHAGARE,SANATUBEN DHAVLUBHAI BHAGARE,CHANDUBHAI DHAVLUBHAI BHAGARE,SURESHBHAI DHAVLUBHAI BHAGARE,SUMANBEN DHAVLUBHAI BHAGARE,LILABEN DHAVLUBHAI BHAGARE,NIRUBEN DHAVLUBHAI BHAGARE,SAVITABEN DHAVLUBHAI BHAGARE,CHIMANBHAI MOHANBHAI BHAGARE,GAMAJIBHAI LASHIYABHAI BHAGARE,MOHANBHAI LASHIYABHAI BHAGARE	NOTICE SERVED,MR JOY MATHEW
2104	SA/174/2011	23/08/2011	GOVERNMENT OF GUJARAT THROUGH CHIEF SECRETARY,COMMISSIONER OF HEALTH & MEDICAL SERVICES	GOVERNMENT PLEADER	A H GOHEL,	MR DEEP D VYAS
2105	SA/176/2011	07/02/2019	HEIRS OF MANIBEN WD. RAMANLAL KOKILABEN KANUBHAI RANA,USHABEN KANUBHAI RANA D/O RAMANLAL RANA,SARLABEN MAFATLAL PUNAMCHAND RANA,PANABEN RAJUBHAI MANSUKHBHAI RANA WD/O RAMANLAL RANA,MAYURIBEN MAHENDRABHAI RANA,NEETABEN THAKORBHAI RATILAL	MR KL PANDYA	MAHESHBHAI BHULABHAI SOLANKI,	MR RAJESH R DEWAL

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2106	SA/177/2011	20/07/2012	DILIPSINH DEVUBHA ZALA,	MR TUSHAR L SHETH	KISHORBHAI RANCHHODBHAI THUMMAR,RAVINDRABHAI RANCHHODBHAI THUMMAR,YOGESHBHAI RANCHHODBHAI THUMMAR,BHUPATBHAI RANCHHODBHAI THUMMAR,DIWALIBEN RANCHHODBHAI THUMMAR,DAXABEN RANCHHODBHAI THUMMAR	MR SP MAJMUDAR,MR P P MAJMUDAR
2107	SA/178/2011	27/09/2011	ASHIBEN AMIBHAI MATHAKIA,	MR JIGNESH L HAJARE	BADI ALIBHAI AHMEDBHAI,MAMADBHAI ALIBHAI BADI,USHMANBHAI ALIBHAI BADI,HAJIBHAI ALIBHAI BADI,YUNUSBHAI ALIBHAI BADI,BADI VALIMOHAMMED AHMED,BADI HUSSAIN ALIBHAI AHMED	,MR SP MAJMUDAR,MR YUSUFKHAN PATHAN
2108	SA/181/2011	26/04/2012	DABHI ALUBEN KESHABHAI,DABHI JAYABEN KESHABHAI,DABHI VIJAYABEN KESHABHAI,DABHI BALUBEN KESHABHAI,DABHI GEETABEN KESHABHAI,DABHI MUKESHBHAI KESHABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARIJAN DAHANIBEN KUBERBHAI,HARIJAN GANPATBHAI HARIBHAI,HARIJAN MANUBHAI HARIBHAI,HARIJAN BABIBEN HARIBHAI,HARIJAN PREMILABEN HARIBHAI,PARMAR KARMANBHAI NANJIBHAI	RULE SERVED,MR Y J PATEL
2109	SA/182/2011	30/11/2011	RAHULKUMAR JAYRAMBHAI SOLANKI,	MR SP MAJMUDAR,MR P P MAJMUDAR	SHEETALBEN BALUBHAI SOLANKI,	
2110	SA/185/2011	21/08/2013	BINABEN W/O KULINBHAI SHAH D/O SUNDERLAL SHAH,	HL PATEL ADVOCATES	KULINKUMAR CHANDRAVADAN SHAH,	MR NM KAPADIA
2111	SA/186/2011	09/08/2011	LIFE INSURANCE CORPORATION OF INDIA,	APURVA DAVE	HEIRS OF DECEASED KESHAVLAL MADHAVJI DHAKAN,PRADIP KESHAVLAL,DILIP KESHAVLAL,DAXSHA KESHAVLAL	
2112	SA/188/2011	04/12/2012	GORDHANBHAI LAKHMANBHAI GODASARA (DECD),MANIBEN W/O GORDHANBHAI LAKHMANBHAI GODASARA,MANJUBEN GORDHANBHAI,NARMADABEN GORDHANBHAI,PATEL AMRUTLAL GORDHANBHAI GODASARA,PATEL RAMNIKLAL GORDHANBHAI GODASARA,PATEL DINESHBHAI GORDHANBHAI GODASARA	MR RAXIT J DHOLAKIA,	SHANTABEN MADHABHAI GODASARA L.R.OF MADHABHAI L GODASARA,LALJIBHAI MADHABHAI GODASARA L.R.OF MADHABHAI L GODASARA,GOVINDBHAI MADHABHAI GODASARA L.R.OF MADHABHAI L GODASARA,JAGDISHBHAI MADHABHAI GODASARAL.R.OF MADHABHAI L GODASARA,RAMBHABEN MADHABHAI GODASARA L.R.OF MADHABHAI L GODASARA,HANSABEN MADHABHAI GODASARA L.R.OF MADHABHAI L GODASARA,LABHUBEN MADHABHAI GODASARA L.R.OF MADHABHAI GODASARA	NOTICE SERVED,DELETED,MR NIRAV C THAKKAR
2113	SA/191/2011	13/12/2011	DWARKA NAGAR PALIKA THROUGH CHIEF OFFICER,	MR DILIP B RANA	JAMNAGAR DISTRICT PANCHAYAT,SATISHCHANDRA CHUNILAL VAIDA,DISTRICT DEVELOPMENT OFFICER	,MR PH PATHAK
2114	SA/192/2011	19/12/2011	M/S PIYUSH INDUSTRIES,	MR KETAN D SHAH	GUJARAT ELECTRICITY BOARD,CHIEF ENGINEER (DISTRIBUTION),EXECUTIVE ENGINEER (O AND M),DEPUTY ENGINEER	
2115	SA/197/2011	17/10/2011	SURAT MUNICIPAL CORPORATION,	MR KAUSHAL D PANDYA	GANESH CHANDRA LALLUBHAI LALWALA (DECD.) THROUGH LEGAL HEIRS,PUSHPABEN WD/O GANESHCHANDRA LALLUBHAI LALWALA,BHAVNABEN GANESHCHANDRA LALWALA,AMIT GANESHCHANDRA LALWALA,KIRAN GANESHCHANDRA LALWALA,SONALBEN GANESHCHANDRA LALWALA,ASHISH GANESHCHANDRA LALWALA,HASMUKHBHAI LALLUBHAI LALWALA	

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2116	SA/198/2011	26/02/2020	DEVJIBHAI KANABHAI (DECD.) THROUGH LEGAL HEIRS,KHARAK SAMJUBEN DEVJIBHAI,KHARAK RAMJIBHAI DEVJIBHAI,KHARAK SAVITABEN DEVJIBHAI,KHARAK KANTABEN DEVJIBHAI,KHARAK DAMJIBHAI DEVJIBHAI,KHARAK PRABHABEN DEVJIBHAI,KHARAK VIJAYBHAI DEVJIBHAI,KARSHANBHAI KANABHAI(DECD.) THROUGH LEGAL HEIRS,KHARAK SONABEN KARSHANBHAI,KHARAK SANJAYBHAI KARSHANBHAI,KHARAK AJAYBHAI KARSHANBHAI,KHARAK REKHABEN KARSHANBHAI,KHARAK DAYABHAI KANABHAI,KHARAK MANJIBHAI KANABHAI	MR C B UPADHYAYA	MAHUVA MUNICIPALITY THROUGH CHIEF OFFICER,KHIMABHAI UKABHAI (DECD) THROUGH LEGAL HEIR,MANABHAI KHIMABHAI DHAPA,NATHABHAI TAPUBHAI (DECD) THROUGH LEGAL HEIRS,KANUBHAI MOHANBHAI BARAIYA,NARANBHAI AMRABHAI,NANJIBHAI PARMABHAI (DECD) THROUGH LEGAL HEIRS,MANUBHAI NANJIBHAI,NARSHIBHAI SUKHABHAI PARMAR,GOBARBHAI BECHARBHAI BHIL,NARSHIBHAI TAPUBHAI BARAIYA,MOHANBHAI TAPUBHAI BARAIYA,CHOTHABHAI UKABHAI DHAPA,BACHIBEN CHOTHABHAI WD/O CHOTHABHAI UKABHAI DHAPA,VELBHAI PATABHAI KOLI,SHAMBHUBHAI DHANJIBHAI BARAIYA(DECD.),JEEVANBHAI NANJIBHAI BHIL,VIJANAND @ VIJAYBHAI UKABHAI DHAPA,AJAYBHAI BECHARBHAI BHIL,BECHARBHAI JEEVANBHA BHIL,KARSHANBHAI RANCHODBHAI SOLANKI (DECD.),VINUBHAI KARSHANBHAI SOLANKI,PANCHABHAI UKABHAI,KANABHAI PATABHAI BHIL (DECD),TEJUBEN KANABHAI WD/O KANABHAI PATABHAI BHIL,BHARATBHAI VELJIBHAI BHIL,HIMMATBHAI CHOTHABHAI @ UKABHAI,KHIMABHAI UKABHAI DHAPA (DECD.),MERUBHAI KHIMABHAI DHAPA,RAMESHBHAI NARANBHAI BARAIYA,YUNUSBHAI ISUBHAI BELIM	,RULE SERVED,MR KETAN A DAVE,THAKKAR AND PAHWA ADVOCATES,MR HARSHAD K PATEL
2117	SA/199/2011	10/05/2011	SAVITABEN VASANJI RATHOD,	(MR SUNIL C PATEL)	JIVANLAL KARSANJI RATHOD,SHAILESHKUMAR LAXMICHAND SHAH	,MR BS PATEL
2118	SA/201/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2119	SA/202/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2120	SA/203/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2121	SA/204/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2122	SA/205/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2123	SA/206/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2124	SA/207/2011	03/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION COMPANY,	MR AMAR D MITHANI
2125	SA/209/2011	26/03/2012	PATEL KRISHNA VIRMA (DECD.) THROUGH LEGA HEIRS,NAVIBEN WD/O PATEL KRISHNA VIRMA,PREMA KRISHNA PATEL,NAGJI KRISHNA PATEL,VASTA VIRMA PATEL	MR RAJESH K SHAH,MR TEJAS P PANDYA,MR MAHESH P PATEL,	STATE OF GUJARAT,	
2126	SA/210/2011	20/06/2012	SURENDRANAGAR DISTRICT PANCHAYAT,	MS SEJAL K MANDAVIA	SHRIJEE CONSTRUCTION THROUGH NAVINBHAI T KHATRI,	UNSERVED EXPIRED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2127	SA/211/2011	18/12/2013	BAI JADAV WD/O MAGANLAL CHHAGANLAL (DECD),RAMILABEN D/O MAGANLAL CHHAGANLAL,DECEASED RATILAL MAGANLAL HEIRS,SUSHILABEN WD/O RATILAL MAGANLAL,DECEASED KIRITKUMAR RATILAL,PRAVINABEN RATILAL,HARSHIDABEN RATILAL,MANOJKUMAR HARISHCHANDRA THAKKAR,BHADRIKABEN RATILAL,SMITABEN WD/O KIRITKUMAR RATILAL,ASHISH KIRITKUMAR,ARVIND MAGANLAL,BHUPENDRA MAGANLAL,RAMILABEN MAGANLAL	MR AB MUNSHI,	UMIABEN WD/O CHHAGANLAL HARGOVINDAS GANDHI,KAILASHBEN @ HASMUKHBEN RAMESHCHANDRA(DECD.),RAMESHCHANDRA UTTAMRAM HUSBAND OF KAILASHBEN,PARAGBHAI,SON OF KAILASHBEN,RAKSHABEN BIPINCHANDRA JINWALAD/O KAILASHBEN,BINAL CHETANKUMAR DALAL,DEEPA @ BINALBEN JAYESHKUMAROMBHUTWALA,DECEASED PADMABEN NAVNITLAL THROUGH HER HEIRS,YOGES NAVNITLAL VANKARWALA,MINABEN D/O NAVNITLAL VANKAWAL,BINITABEN D/O NAVNITLAL VANKARWAKA,NISHABEN D/O NAVNITLAL VANKARWALA,CHANDRIKABEN CHAMPAKLAL,NILABEN DHANSUKHLAL,CHAMPABEN CHHAGANLAL,HEMLATABEN JITENDRA,GAMANLAL CHHAGANLAL GANDHI (DECD) THROUGH LEGAL HEIRS,SHARDABEN WD/O GAMANLAL GANDHI,JATIN GAMANLAL GANDHI,NIKUNJ GAMANLAL GANDHI,NITABEN D/O GAMANLAL GANDHI & W/O JAYVADAN CHAKHAWALA,HARSHABEN D/O GAMANLAL GANDHI & W/O JAYVADAN JARIWALA,BHAVNABEN D/O GAMANLAL GANDHI & W/O DINESHCHANDRA SEVALIA,BHARTIBEN D/O GAMANLAL GANDHI & W/O RAJESHBHAI SOPARIWALA,JENTILAL CHHAGANLAL GANDHI (DECD.) THROUGH LEGAL HEIRS,KAPILABEN JAYANTILAL GANDHI,VIMALBHAI JAYANTILAL GANDHI,RITABEN JAYANTILAL GANDHI,DHARMISHTHABEN JAYANTILAL GANDHI,VASANTLAL CHHAGANLAL GANDHI,PRAMODCHANDRA CHHAGANLAL GANDHI,DINESHCHANDRA CHHAGANLAL GANDHI	,RULE NOT RECD BACK,RULE SERVED,MR NM KAPADIA
2128	SA/212/2011	18/11/2011	PREMJIBHAI VALJIBHAI PATOLIYA,	MR DR BHATT	VALABHAI AMBABHAI,BHOVANBHAI VALABHAI,SAMJUBEN BHOVANBAHI PATOLIA,PANKAJBHAI ARJANBHAI PATOLIA,VAJUBHAI BHOVANBHAI PATOLIA,MAHESHBHAI BHOVANBHAI PATOLIA	
2129	SA/213/2011	03/09/2012	COLLECTOR,EXECUTIVE ENGINEER,DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	CHANDUBHAI THAKURDAS PAGRANI,TOLARAM KALURADAS PAGRANI,NAGARPALIKA	,MR ANKIT Y BACHANI
2130	SA/215/2011	22/08/2012	ARVINDBHAI BHAGWANJI DESAI,	MR DEEP D VYAS	MANUBHAI RANCHODJI DESAI DEL.CT.ORD.DT.07/05/2012,NATUBHAI RANCHODJI DESAI	UNSERVED EXPIRED (R),MR DILIP L KANOJIYA
2131	SA/216/2011	21/10/2011	DEVABHAI PALABHAI,	MR NIRAD D BUCH	TABHABHAI PALABHAI,AMARABHAI PALABHAI,SOMABHAI PALABHAI,RAJENDRASINH BAPALAL JHALA	
2132	SA/219/2011	02/08/2012	BAPULAL BHOGILAL SINCE DECD. THROUGH HEIRS,VIMLABEN BAPULAL SHAH THROUGH POA BHARATKUMAR B SHAH,SURESHKUMAR BAPULAL SHAH THROUGH POA BHARATKUMAR B SHAH,SULESHKUMAR BAPULAL SHAH THROUGH POA BHARATKUMAR B SHAH,BHARATKUMAR BAPULAL SHAH	MR GIRISH B THAKER,MR P P MAJMUDAR,	DISTRICT SUPERINTENDENT OF POLCIE,COLLECTOR,THARA GRAM PANCHAYAT,MEGHABHAI VALJIBAHI CHAVDA,GUJARAT INDUSTRIAL CORPORATION,STATE OF GUJARAT	,(MR SL VAISHYA),MR RITURAJ M MEENA,MR BHUNESH C RUPERA
2133	SA/220/2011	29/01/2020	BHURABHAI MERAMALBHAI CHUDASMA,	MR NIRAV C THAKKAR	NATHIBEN BHURABHAI KOLI,KHIMABHAI BHURABHAI KOLI,BHIMABHAI BHURABHAI KOLI,SAVDASBHAI BHURABHAI KOLI	MS GAYATRIBA B JADEJA
2134	SA/221/2011	26/03/2019	BHUPENDRA JAYANTILAL AFRICAWALA,	(MRS VD NANAVATI)	RANCHHODDAS BHAGWANDAS DIED DURING PENDENCY OF SUIT,JITENDRA RANCHHODDAS AFRICAWALA-MODI,,KUMUDBEN RANCHHODDAS	,NOTICE NOT RECD BACK,DELETED,MR ADIL R MIRZA,MARSHALL & ASSOCIATES
2135	SA/222/2011	26/03/2012	VAKHARDIBEN TANYABHAI PAWAR,NARESHBHAI PIRUBHAI BHOYE,PIRUBHAI DAMUBHAI BHOYE,PITABEN NARESHBHAI BHOYE	MR PS CHAMPANERI	VAKHARDYABHAI POSIYABHAI PAWAR,	MR PRAKASH G PANDYA,MR HIMANSHU N BANKER

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2136	SA/224/2011	23/11/2011	HAKIMUDDIN NIZAMUDDIN LUHAR,NURMOHAMMAD ABDULRASID CHANAWALA,AKBARBHAI GULABBHAI LUHAR,SAMSUDDIN GUASUDDIN LUHAR,KAIYUMBHAI GAFURBHAI CHANAWALA (EXPIRE)	MR VA MANSURI	SHRAVANKUMAR BOGHAJI @ BOTHAJI,GUNVANTKUMAR BOGHAJI @ BOTHAJI,RATILAL BOGHAJI @ BOTHAJI,ARJANBHAI RATILAL,HEIRS OF DECEASED SHANKARLAL BOGHAJI @ BOTHAJI,SHANTABEN WD/O SHANKARLAL BOGHAJI,MANJULABEN D/O SHANKARLAL BOGHAJI,SURBHIBEN D/O SHANKARLAL BOGHAJI,MINABEN D/O SHANKARLAL BOGHAJI,DIVYAKANT SHANKARLAL BOGHAJI,BHASKARBHAI SHANKARBHAI,RATHOD VIDHYABEN SHANKARLAL,RATHOD JAYKANAT SHANKARLAL,SHANTABEN SHANKARLAL,MAGANJI BHIKHAJI,POPATLAL BABAJI,BABUBHAI CHIMANLAL @ GHARKAJI,CHAGANBHAI CHIMANLAL @ GHARKAJI	
2137	SA/228/2011	18/11/2011	HEIRS & LEGAL REPRE.OF CHIMANBHAI TRIBHOVANBHAI PATEL,SHAILESHBHAI CHIMANBHAI PATEL,JASHUBHAI CHIMANBHAI PATEL	MR DN PANDYA	CHANDUBHAI CHHITABHAI PATEL,VITHTHALBHAI CHHITABHAI PATEL,SURESHBHAI BHAYLALBHAI PATEL,HASMUKHBHAI CHANDUBHAI PATEL	
2138	SA/229/2011	15/03/2012	AMINABIBI D/O PATHAN RASULKHAN & W/O KASAMBHAI CHAUHAN,	MR VA MANSURI	VITHTHALBHAI RATANBHAI PRAJAPATI,	
2139	SA/230/2011	12/12/2011	KALIDAS SHAMALBHAI PATEL,		SHAKUNTALABEN YOGESHBHAI PATEL,SANKETBHAI YOGESHBHAI PATEL	
2140	SA/232/2011	23/03/2012	RAMBHAI DUNGARBHAI BHESANIYA,	MR RAJESH M CHAUHAN	DEPUTY ENGINEER SHRI,	
2141	SA/233/2011	02/08/2012	PATEL AMBA BHURA DOBARIYA,PATEL KHIMJI BHURA DOBARIYA,PATEL JERAM BHURA DOBARIYA,DEVRAJ BHURA DOBARIYA	MR RC KAKKAD	PATEL DEVRAJ GANDUBHAI TALA,	MR PATHIK M ACHARYA
2142	SA/234/2011	23/11/2011	GOPALBHAI BHAILALBHAI VASAVA,SHANTABEN BHAILALBHAI VASAVA,AMTHIBEN BHURABHAI VASAVA	MR DILIP L KANOJIYA	LEGAL HEIRS OF BALUBHAI NANIYABHAI VASAVA,HITENDRABHAI BALUBHAI VASAVA,SURESHBHAI BALUBHAI VASAVA,YOGESHBHAI BALUBHAI VASAVA	
2143	SA/235/2011	02/07/2012	JAYANTILAL KESHAVJI KARELIYA,RASIKLAL KESHAVJI KARELIYA,SHARDABEN RASIKLAL THRO'POA JITENDRA RASIKBHAI,JITENDRA RASIKLAL THRO'POA JITENDRA RASIKBHAI,ASHOK RASIKLAL THRO'POA JITENDRA RASIKBHAI,CHANDRIKA PRAVINBHAI GOHEL THRO'POA JITENDRA RASIKBHAI,MANORAMA MAHESHKUMAR THRO'POA JITENDRA RASIKBHAI,CHAMPAKLAL KESHAVJI KARELIYA	MR SP HASURKAR,	KIRTIKUMAR KANAIYALAL KARELIYA,YOGESHKUMAR KANAIYALAL KARELIYA,LEGAL HEIRS & REPRESENTATIVE OF DECEASED BHANJIBHAI ALIAS CH,SAVITABEN KESHAVJI KARELIYA,LALITABEN KESHAVJI KARELIYA,PADMABEN KESHAVLAL KARELIYA,KANAIYALAL KESHAVJI KARELIYA	,MR DEEP D VYAS
2144	SA/236/2011	11/01/2012	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,THE REGIONAL MANAGER,THE ASSISTANT MANAGER	(MR MB GANDHI),MR CHINMAY M GANDHI	ABDUL GAFAR HUSSAIN PANJA,PATNI HUSSAIN IBRAHIM UMAR,PATNI AMAD NOORMOHAMMED UMAR,PATNI NOORMOHAMMED SIDDHIQUE UMAR,SAIYED AZAMMIYA HAJI GULAMMIYA	DELETED,RULE SERVED,TANNA ASSOCIATES
2145	SA/238/2011	12/05/2011	RABIABIBI D/O HUSEIN SELOT,FATMABIBI D/O HUSEIN SELOT	MR MIG MANSURI	SAFIQ ISMAIL SELOT (DECD.) THROUGH FATMABEN WD/O,PHIROZ SAFIQ ISMAIL,SAMAD SAFIQ ISMAIL,ABUBAKAR SAFIQ ISMAIL,ABDULLA SAFIQ ISMAIL,NAFISABIBI D/O SAFIQ ISMAIL,FARIDABIBI D/O SAFIQ ISMAIL,MARIYAMBIBI D/O SAFIQ ISMAIL,FARZANABIBI D/O SAFIQ ISMAIL,FARHANA D/O SAFIQ ISMAIL,RIZVANA D/O SAFIQ ISMAIL	,MR VIJAY H NANGESH
2146	SA/240/2011	01/09/2012	YUNUS MAHMAD CHHAKAT,KHALIL AHMAD MAHMAD CHHAKAT	MR SUNIL L MEHTA	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	
2147	SA/241/2011	26/12/2011	ADAM VALI KABA,IBRAHIM GULAMBHAI,USMAN GULAM GUGAR	MR SUNIL L MEHTA	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	
2148	SA/242/2011	01/11/2012	SHAHID YUSUF MASTER,MOHMAD ASMAL BARU,ALI AHMAD SANKARIYA,ABDUAL MARJI DARJI,SHABBIR AHMAD VALI,MAHMAD ABDULLA BAGAS	MR SUNIL L MEHTA	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	

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2149	SA/243/2011	16/04/2012	KALIYABHAI SOMPLABHAI GAVIT (DECD.) THROUGH LEGAL HEIRS,BHIKHUBHAI KALIYABHAI PATEL,MAGANBHAI KALIYABHAI PATEL,PARBHUBHAI KALIYABHAI PATEL,DIVYESHBHAI KALIYABHAI PATEL,LAXMIBEN D/O KALIYABHAI SOMLABHAI PATEL AND WIFE OF LAKSUBHA,NANDUBEN D/O KALIYABHAI SOMLABHAI PATEL AND WIFE GAMANBHAI P	MR ZUBIN F BHARDA,	JAGUBHAI BHANABHAI PATEL (DECD) THROUGH LEGAL HEIRS,BUDHIBEN WD/O JAGUBHAI PATEL,BALUBHAI JAGUBHAI PATEL,DHIRUBHA JAGUBHAI PATEL,CHHOTUBHAI JAGUBHAI PATEL,BABARBHAI SONAJIBHAI PAWAR,BABARBHAI JIVLABHAI PATEL,MANILAL DHANJIBHAI PATEL,BABUBHAI NARSONHBHAI PAWAR,DALUBHAI RANCHHODBHAI PAWAR,MANUBHAI LAKHJIBHAI PATEL,LAHANUBHAI LAKHIA,MAGANBHAI LAKHIA,MOHANBHAI BABARBHAI PATEL	
2150	SA/244/2011	26/12/2011	RASHID MAHMAD ALI MALLU,	MR SUNIL L MEHTA	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	
2151	SA/245/2011	01/09/2012	YUSUF ALI MAKAN,YAKUB ALI PIRA,IQBAL GULAM VAREYA,NAJIR ABDULLA KABA	MR SUNIL L MEHTA	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	
2152	SA/246/2011	26/03/2012	NURMAMAD OSMAN SANGHAD,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI	BHAGWANJI DALUBHA RATHOD,NAVALSINH HARISANG DARBAR,KASAM HOTHI SUMARA	NOTICE SERVED,NOTICE SERVED BY DS
2153	SA/247/2011	14/02/2012	BHIKHABHAI JESINGBHAI RATHOD,	MR DIPAN DESAI	PASCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA
2154	SA/248/2011	22/03/2012	KASHIRAM DEVJIBHAI PATEL,	MR AD OZA	BHAGUBHAI RAMSANG PATEL(DECD) THROUGH THAKORBHAI BHAGUBHAI P,RAMESHBHAI BHAGUBHAI PATEL,RAMILABEN BHAGUBHAI PATEL,PARVATIBEN BHAGUBHAI PATEL	,MR DEEP D VYAS
2155	SA/250/2011	01/11/2012	KESHAVJI MONJI THACKER (DECD.) THROUGH LEGAL HEIRS,PRABHABEN KESHAVJI THACKER,SHANKARLAL KESHAVJI THACKER,BIPIN KESHAVJI THACKER,NILESH KESHAVJI THACKER	MR EE SAIYED,MR SIKANDER SAIYED,	MAVJI CHAMPSI THACKER,	
2156	SA/252/2011	26/12/2011	STATE OF GUJARAT,THE DIRECTOR GENERAL OF POLICE,THE DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	GAGJIBHAI LALJIBHAI SAGATHIYA,	MS MN UKANI
2157	SA/253/2011	26/12/2011	HARJIBHAI NATTHUBHAI PATEL (DECD) THROUGH LEGAL HEIRS,KISHORBHAI HARJIBHAI PATEL,SURESHBHAI HARJIBHAI PATEL,SANJAYBHAI HARJIBHAI PATEL,KASHIBEN HARJIBHAI NATTHUBHAI,KISHORBHAI HARJIBHAI PATEL	MR SP MAJMUDAR,	CHHAGANBHAI MANGTABHAI PATEL (DECD) THROUGH ICHHABEN WD/O C,LAXMANBHAI CHHAGANBHAI PATEL (DECD) THROUGH LEGAL HEIRS,CHANDANBEN WD/O LAXMANBHAI CHHAGANBHAI PATEL,JAGDISHBHAI LAXMANBHAI PATEL,RATILAL LAXMANBHAI PATEL,CHIMANBHAI CHHAGANBHAI PATEL,CHANDUBHAI CHHAGANBHAI PATEL,BALUBHAI CHHAGANBAHI PATEL,KHANDUBHAI CHHAGANBHAI PATEL,NATUBHAI CHHAGANBHAI PATEL,SUKHIBEN D/O CHHAGAN MANGTA & W/O BABUBHAI PATEL,RAVINABEN D/O CHHAGAN MANGTA,RAMUBEN D/O CHHAGAN MANGTA	

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2158	SA/255/2011	22/08/2017	GORDHANBHAI RAMJIBHAI,DHIRAJLAL RAMJIBHAI,MANSUKHLAL RAMJIBHAI,GANGABEN GOKALBHAI (ABATED SINCE DECEASED)	MR MEHUL S SHAH,(MR SURESHM SHAH),MR CJ VIN,	RAMJIBHAI LADHABHAI (ABATED SINCE DECD.),CHHAGANBHAI RAMJIBHAI (SINCE DECD.THROUGH HIS HEIRS),JENTILAL CHHAGABHAI,VINOD CHHAGANBHAI,ASHOK CHHAGANBHAI,BHIKHUBEN CHHAGANBHAI,JAMNADAS RAMJIBHAI SINCE DECD. THRO HIS HEIRS,SURESH JAMNADAS VADHASIYA,RAMESH JAMNADAS VADHASIYA,SAKARBEN JAMNADAS VADHASIYA,GOGAN RAMJI,PACHA RAMJI (SINCE DECD) THROUGH LEGAL HEIRS,LALJIBHAI PACHABHAI,HARSUKHBHAI PACHABHAI,JIVIBEN MANJIBHAI(SINCE DECD. ABATED),SHREENATH CO.OP.HOUSING SOCIETY LTD,PETHALJIBHAI NATHABHAI CHAVDA,M/S MARCE DEVELOPERS JUNAGADH THROUGH POA AND PARTNER,AKSHAR CORPORATION THROUGH POA KANTILAL H TAVESHI,SHOBHNABEN PRAVINBHAI PAGHDAR,HETALKUMAR JAMNADAS PAYTHTHA,GIRISH HARILAL DONGRA,DHANJIBHAI SHAMJIBHAI TRAPSIYA,TARULATABEN JESUKHLAL PANDYA,MOHANBHAI LAXMANBHAI GUJARATI,VALJIBHAI POPATBHAI VAGHASIYA,M/S BANSI DEVELOPERS THROUGH PARTNERS,VASANTKUMAR MANSUKHLAL DAVDA,KIRITKUMAR MANSUKHLAL DAVDA,ASHOKBHAI RUGNATHBHAI GANDHI,VISHAL ASHOKBHAI GANDHI,KANAIYALAL MOHANLAL KOTAK,HARSHABEN KANAIYALAL KOTAK,NAYNABEN BIPINKUMAR SANGHANI,RATILAL MOHANLAL VAGHASIYA,GOPALBHAI LALJIBHAI RAKHOLIYA,SUDHIRKUMAR SAMJUBHAI KORAT	,NOTICE SERVED,UNSERVED EXPIRED (N),MR SOAHAM M JOSHI,MR VISHAL T. PATEL,MR DIGANT B KAKKAD
2159	SA/256/2011	04/12/2012	SURESHCHANDRA SHANTILAL DOSHI,	(MR SANDEEP N BHATT),MR PRADIP J PATEL	NARSHIBHAI P PATEL,PATEL DEVSHIBHAI HIRABHAI,NISHABEN JAYSUKHLAL MEHTA,PANKAJKUMAR JAYSUKHLAL MEHTA	RULE SERVED,MR MEHUL SHARAD SHAH,MR R G CHAUDHARY
2160	SA/258/2011	14/08/2012	OLIYA BHIMLA VASAVA,MELIYA BHIMLA VASAVA,JAYANTI BHIMLA VASAVA	MR KASHYAP R JOSHI	JETHA PAHADSING VASAVA,RAMSING PAHADSING VASAVA,MANGA PAHADSING VASAVA,SHANTIBEN MOTIYA PAHADSING	RULE SERVED,MR CHIRAG B PATEL
2161	SA/259/2011	29/06/2012	NARENDRAKUMAR HASMUKHBHAI MODI,JAYSHRIBEN HASMUKHBHAI MODI,ANSUYABEN HASMUKHLAL MODI,DAXABEN HASMUKHLAL W/O KIRITKUMAR LILAVALA,ILABEN HASMUKHLAL MODI,DHANGAURIBEN HASMUKHLAL MODI	MR MA KHARADI	THAKOREBHAI DAHYABHAI MODI,SAVITABEN THAKOREBHAI MODI,HASMUKHBHAI THAKOREBHAI MODI,BHARATBHAI THAKOREBHAI MODI,AJAYKUMAR THAKOREBHAI MODI,KANTIBHAI THAKOREBHAI MODI,HASUMATIBEN RAMESHBHAI MODI,LILAVATIBEN RAMESHBHAI MODI,RATILAL JHINABHAI TAILOR,TRIBHOVAN JHINABHAI,VINUBHAI JHINABHAI,ISHWARBHAI JHINABHAI TAILOR,SHANTABEN WD/O ISHWARBHAI JHINABHAI,ASHWINBHAI ISHWARBHAI,NAGINABHAI ISHWARBHAI	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR VIJAY H NANGESH
2162	SA/260/2011	17/02/2012	HARIJAN MEGHABHAI PREMJIBHAI NAGAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA	MALAIBEN PANCHABHAI BHAMMAR,	(MR SURESHM SHAH)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2163	SA/261/2011	05/02/2012	JETHABHAI PARBATBHAI GHOSIYA,NARANBHAI KACHRABHAI GHOSIYA,MULUBHAI PARBATBHAI GHOSIYA,HARDASBHAI JIVABHAI RATHOD,KALABHAI JIVABHAI RATHOD,SAMATBHAI HAMIRBHAI RATHOD,BHIKHABHAI HAMIRBHAI RATHOD,KANABHAI RANABHAI RATHOD (DECD.),BHANABHAI KANABHAI,UKABHAI KANABHAI,POLABHAI KANABHAI,JINABHAI KANABHAI,HAMIRBHAI KANABHAI,SAMATBHAI LAKHABHAI DOKAL (DECD),HARDASBHAI SAMATBHAI DOKAL,UKABHAI SAMATBHAI DOKAL,MALDEVBHAI SAMATBHAI DOKAL,MOTIBEN SAMATBHAI DOKAL,NATHIBEN SAMATBHAI DOKAL,MOGHIBEN SAMATBHAI DOKAL,KAVIBEN SAMATBHAI DOKAL,TAPUBHAI JIVABHAI DOKAL,VIRABHAI JIVABHAI DOKAL,DEVABHAI KARSHANBHAI VAJA,RAMBHAI KARSHANBHAI VAJA,DEVRAJBHAI KARSHANBHAI VAJA,KANABHAI GHELABHAI KARGATHIYA,BACHUBHAI PUNABHAI KARGATHIYA,NARANBHAI HIRABHAI KARGATHIYA,KANABHAI PUNJABHAI KARADIAYA,KANABHAI JIVABHAI (DECEASED) THROUGH LEGAL HEIRS,KALIBEN KANABHAI MOKARIYA,JENTIBHAI KANABHAI MOKARIYA,HITESHBHAI KANABHAI MOKARIYA,HANSABEN KANABHAI MOKARIYA,ILABEN KANABHAI MOKARIYA,PRAGNABEN KANABHAI MOKARIYA	MR DHAVAL D VYAS,	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR,HEIR OF MAHANT SUNDERDAS GURU RAGHAVALLABHDAS NITINKUMAR MAG,GOVINDBHAI MASARIBHAI GHOSIYA,ARJANBHAI GHELABHAI KARGATHIYA,PUNJABHAI BHIMABHAI VAJA[DIED]	,GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR AMAR D MITHANI
2164	SA/262/2011	05/02/2012	ARJANBHAI PARBATBHAI,KESHAVBHAI VARJANGBHAI,LAKHMANBHAI VARJANGBHAI,JADAVABHAI KHODABHAI,VAJSIBHAI MERAMANBHAI (DECD) THROUGH LEGAL HEIRS,SAMATBAHI VAJSIBHAI,JETHIBEN VAJSIBHAI,KALIBEN VAJSIBHAI,SHAKUBEN VAJSIBHAI,RASILABEN VAJSIBHAI,NAJABHAI KARSANBHAI,KARSHANBHAI DEVASHIBHAI,RAMABHAI HAMIRBHAI,KHIMABHAI GOVINDBHAI (DECD) THROUGH LEGAL HEIRS,NARANBHAI KHIMABHAI,RAMESHBHAI KHIMABHAI,BENIBEN KHIMABHAI,KAVIBEN KHIMABHAI,BHURIBEN KHIMABHAI,DHANABHAI GOVIND,ARJANBHAI BHAYABHAI (DECD) THROUGH LEGAL HEIRS,LAKHIBEN ARJANBHAI,ARSHIBHAI ARJANBHAI,JESINGBHAI ARJANBHAI,KARABHAI MASRIBHAI (DECD) THROUGH LEGAL HEIRS,JETHIBEN KARABHAI,RAJESH KARABHAI,SANJAY KARABHAI,BHAVNABEN KARABHAI,LABHUBEN KARABHAI,GEETABEN KARABHAI	MR DHAVAL D VYAS,	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR,HEIR OF MAHANT SUNDERDAS GURU RAGHAVALLABHDAS NITINKUMAR MAG,DAHYABHAI VIRABHAI	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR AMAR D MITHANI
2165	SA/1/2012	29/03/2012	DURRIYABEN IDRISHBHAI KAGDI,	MR GM JOSHI	AZIZBEN AKBARALI NAMKWALA,	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2166	SA/2/2012	01/11/2012	DAUD IBRAHIM UDHRADAR (DECD) THROUGH LEGAL HEIRS,FATMABEN WD/O DAUD IBRAHIM UDHRADAR,ASMAD SON OF DAUD IBRAHIM UDHRADAR,YUSUF SON OF DAUD IBRAHIM UDHRADAR,SIDDIK SON OF DAUD IBRAHIM UDHRADAR,IMRANA DAUGHTER OF DAUD IBRAHIM UDHRADAR,SAYAD SON OF DAUD IBRAHIM UDHRADAR THROUGH POA SHAHEBAZ S/O,SHAHEBAZ S/O DAUD IBRAHIM UDHRADAR	MR SUNIL L MEHTA	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	
2167	SA/3/2012	05/08/2012	PRAVIN ALIAS PREMJIBHAI NARSHIBHAI NANDHA,PRAKASHKUMAR PRAVINBHAI NANDHA	MR MEHUL S SHAH,(MR SURESHM SHAH)	HASMUKH ALIAS BABULAL GOKALBHAI JETANI(DECD) THROUGH SAVITAB,DILIPKUMAR BABULAL JETANI,LATABEN BABULAL JETANI,DIVYABEN BABULAL JETANI,KAUSHALYABEN BABULAL JETANI	MR. D. P. KINARIWALA
2168	SA/8/2012	04/02/2012	HOTEL SUNFLOWER,	MR ASHISH H SHAH	APPELLATE COMMITTEE, UGVCL,EXECUTIVE ENGINEER, UGVCL	NOTICE SERVED,MR SP HASURKAR
2169	SA/9/2012	16/04/2012	RAMNIKLAL JASAVJIBHAI VALA,	MR JM BAROT	STATE OF GUJARAT,THE MECHANICAL ENGINEER	
2170	SA/10/2012	22/02/2012	LALABHAI PUNABHAI PATEL (DECD)THROUGH LEGAL HEIRS,RAMIBEN WD/O LALBHAI PUNABHAI PATEL,AMRUTBHAI LALBHAI PUNABHAI PATEL,PANIBEN VALLABHBHAI PATEL D/O LALABHAI P PATEL,DAHYABHAI PUNABHAI PATEL (DECD) THROUGH LEGAL HEIRS,RAMESHBHAI DAHYABHAI PUNABHAI PATEL,BABUBHAI DAHYABHAI PUNABHAI,GOVINDBHAI DAHYABHAI PUNABHAI	MR DAKSHESH MEHTA	RAMJIBHAI PUNABHAI PATEL(DECD)THROUGH LEGAL HEIRS,SOMIBEN WD/O RAMJIBHAI PUNABHAI PATEL,ARVINDBHAI RAMJIBHAI PUNABHAI PATEL,CHANDRAKANT RAMJIBHAI PUNABHAI PATEL,SAROJBEN LALLUBHAI PATEL D/O RAMJIBHAI P PATEL,RAMABEN RAMCHANDRA PATEL D/O RAMJIBHAI P PATEL,DAMYANTIBEN DALIPBHAI PATEL D/O RAMJIBHAI,LALLUBHAI PUNABHAI PATEL (DECD.) THROUGH LEGAL HEIRS,GOPALBHAI LALABHAI PUNABHAI,HIRABHAI LALABHAI PUNABHAI PATEL,JAYANTIBHAI LALBHAI PUNABHAI PATEL (DELETED AS PER ORDER PA,NIRUBEN CHHOTUBHIA PATEL,LAXMIBEN RAMESHBHAI PATEL,DAHYABHAI PUNABHAI PATEL (DECD.) THROUGH LEGAL HEIRS,SUKHIBEN WD/O DAHYABHAI P PATEL,MAGANBHAI DAHYABHAI PUNABHAI PATEL,SAVITABEN HARISHBHAI PATEL D/O DAHYABHAI P PATEL,MANIBEN HARISHBHAI PATEL D/O DAHYABHAI P PATEL,KANTILAL RAMJIBHAI PUNABHAI PATEL	
2171	SA/11/2012	04/03/2012	PASCHIM GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	BHIKHABHIA ARJANBHAI VARU,	MR DHAVAL D VYAS
2172	SA/12/2012	05/02/2012	VITTHALBHAI JIVABHAI MOCHI,	MS MEGHA JANI	SHANTIBHAI KACHARABHAI MOCHI,JAGRUTI CORPORATION,MATHURDAS MEHTA,KANTILAL MEHTA,NAVINBHAI MEHTA,JAMNABEN JIVABHAI (DECD),KANTABEN ISHWARLAL,PARVATIBEN HARILAL (DECD) THROUGH LEGAL HEIRS,KRISHNAKANT HARILAL MOCHI,GIRISHKUMAR HARILAL MOCHI,BHAVNABEN KANAIYALAL MOCHI,CHIRAG BHARATKUMAR PARMAR (MINOR),BHARATKUMAR PARMAR (MINOR) THROUGH BHARATKUMAR N PARMAR,CHANDRIKABEN PURSHOTTAMDAS JANASARIA	,NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR NV GANDHI
2173	SA/16/2012	07/09/2012	ASRAFBHAI SATTARBHAI,	MR MB PARIKH	ABIDALI FIDAHUSEN BHARMAL,HAKIYUMIDIN FIDAHUSEN BHARMAL,MAJIDBHAI SATTARBHAI,JULEKHABEN MAJIDBHAI (DECD.) THROUGH LEGAL HEIRS,YUSUFBHAI MAJIDBHAI,ANISBHAI MAJIDBHAI,MUMTAZBEN AMINBHAI,SAHISTABEN MAHMADFARUK TELI	,NOTICE SERVED BY DS
2174	SA/17/2012	27/04/2012	BANASKANTHA DISTRICT PANCHAYATTHROUGH EXECUTIVE ENGINEER,	MR HS MUNSHAW	M/S B.JADEJA & CO., SHRI B.S.JADEJA,YASHWANTSINH BHURABHA JADEJA,DILIPSINH BHURABHA JADEJA,RAJENDRASINH BHURABHA JADEJA,BHARATSINH BHURABHA JADEJA,HANSABA JAYENDRASINGH JETHWA,VEERMALABEN BHUPSINGH GOHIL,JAYABA SUMANSINGH GOHIL	MR KEYUR A VYAS

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2175	SA/19/2012	28/02/2012	CHIMANBHAI NAVSUBHAI CHAUDHARY,KHANDUBHAI CHIMANBHAI CHAUDHARY,DHANRAJBHAI CHIMANBHAI CHAUDHARY	MR HRIDAY BUCH	MOTIRAMBHAI DEVRAMBHAI,RAMUBHAI DEVRAMBHAI,MADHUBHAI DEVRAMBHAI,MAHANABEN DEVRAMBHAI	MR SHAKEEL A QURESHI
2176	SA/21/2012	20/03/2012	MOHAMMED SALIM ALI BHAGAT,	MR SP MAJMUDAR,MR P P MAJMUDAR	PARBHATSINH AMARSINH (DECD) THROUGH LEGAL HEIRS,JITSINH PARBATSINH,PAHADSINH PARBATSINH,DOLATSINH PARBATSINH,SANTABEN WD/O PARBATSINH,MANHERBEN D/O PARBATSINH	
2177	SA/22/2012	06/12/2012	GULAMBABI AJAMAT SHAIKH(DECD) GULAMMAHMAD G SHAIKH(DECD),JETUNBIBI D/O GULAMMAHMMAD G SHAIKH AND W/O Y.M.PATHAN,NASIRHUSEN GULAMMAHMMAD GULAMNABI SHAIKH,SABIRHUSEN GULAMMAHMMAD GULAMNABI SHAIKH,SIRAMUN GULAMMAHMMAD GULAMNABI SHAIKH,KHATUNBANI D/O NASIRHUSEN GULAMMAHMMAD GULAMNABI SHAIKH	MR SUNIL L MEHTA	GULAMRAFIK GULAMRASUL MALEK,	NOTICE SERVED,MR VINOD M GAMARA,MR SHAHNAWAZ PATHAN,MR.S G PATHAN
2178	SA/23/2012	29/03/2012	VASANTBHAI DHANJIBHAI PATEL,	(MR PJ VYAS)	DHANJIBHAI CHHITABAHI PATEL,	
2179	SA/24/2012	27/03/2012	RAMSINH GAMBHIRSINH CHAUHAN,	MR ASHISH M DAGLI	KUSTARSH CALICO MACHINERY LTD,BHIKHUSINH GAMBHIRSINH CHAUHAN	RULE NOT RECD BACK,MR ASHISH JHA
2180	SA/26/2012	28/03/2012	NATHALAL BHIMJI PARMAR,	MR MANOJ SHRIMALI	ABDUL KASAM,FATMA ABDUL,IBRAHIM RATADO(DECD) THROUGH LEGAL HEIRS,FATMABEN IBRAHIM SUBHANIYA,ABDUL IBRAHIM SUBHANIYA,JANU IBRAHIM SUBHANIYA,DAWOOD IBRAHIM SUBHANIYA,JAKUBHAI IBRAHIM SUBHANIYA,HUSHEIN IBRAHIM SUBHANIYA,ISHABHAI IBRAHIM SUBHANIYA,AISHABEN IBRAHIM SUBHANIYA,ZANNAT IBRAHIM SUBHANIYA	,MR MAKBUL I MANSURI
2181	SA/28/2012	19/04/2012	PANCHMAHAL JILLA PANCHAYAT,THE DISTRICT DEVELOPMENT OFFICER,THE DISTRICT PRIMARY EDUCATION OFFICER,THE TALUKA DEVELOPMENT OFFICER	MR UM SHASTRI	MOHANBHAI MAGANBHAI VARIYA,	NOTICE SERVED BY DS
2182	SA/29/2012	05/09/2012	SARDAR SAROVAR NARMADA NIGAM LTD,	MR HARDIK C RAWAL	RUPDEVSINHJI DOLATSINHJI GOHEL,THE STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR KASHYAP R JOSHI
2183	SA/31/2012	04/12/2012	JIVANLAL DAHYABHAI DARJI (DECD),ANJANABEN D/O JIVANLAL DAHYABHAI DARJI,CHETNABEN D/O JIVANLAL DAHYABHAI DARJI,KISHOREBHAI S/O JIVANLAL DAHYABHAI DARJI,KALPESHBHAI S/O JIVANLAL DAHYABHAI DARJI,BELABEN D/O JIVANLAL DAHYABHAI DARJI,SHARDABEN WD/O JIVANLAL DARJI	MR UMANG H OZA,	PRAFULCHANDRA VASANTLAL SHUKLA,CHOKSI KISHORECHANDRA BABULAL SONI,GOPALBHAI BABUBHAI SONI	,MR DIPAK R DAVE
2184	SA/32/2012	16/08/2012	OIL AND NATURAL GAS COMMISSION,	MS KJ BRAHMBHATT	UTTAMBHAI LAKHUBHAI VASAVA,	MR MTM HAKIM
2185	SA/33/2012	15/02/2012	RABARI MULU ABHANA(DECD) THROUGH RAMBHIBEN MULUBHAI,BHIMABHAI MULUBHAI,SIYABHAI MULUBHAI,HANSIBEN MULUBHAI,GALABHAI MULUBHAI,LAXMIBEN MULUBHAI	MR AR THACKER	STATE OF GUJARAT,	
2186	SA/34/2012	15/02/2012	STATE OF GUJARAT,THE PRINCIPAL,THE SOCIAL WELFARE OFFICER,THE SECRETARY,THE COLLECTOR	GOVERNMENT PLEADER	THE HEIRS OF DECD.KARAN PALA PALABHAI GHELABHAI CHAVADA,	MR VH KANARA
2187	SA/35/2012	03/06/2012	THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	M/S D H GAJJAR & COMPANY,DASHARATHLAL HIRALAL GAJJAR,BHIKHUBHAI GOKALDAS SODHA	,MR GT DAYANI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2188	SA/36/2012	03/06/2012	THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	M/S D H GAJJAR & COMPANY,DASHRATHLAL HIRALAL GAJJAR,BHIKHUBHAI GOKALDAS SODHA	,MR GT DAYANI
2189	SA/37/2012	15/03/2012	TEJMAJI CHANDAJI JADEJA THROUGH HEIRS,ULLAS D/O LATE TEJMALJI CHANDAJI JADEJA,DILUBHA S/O LATE TEJMALJI CHANDAJI JADEJA	MISS TABASSUM SAIYED	STATE OF GUJARAT,THE COLLECTOR- BHUJ,THE ASSISTANT COLLECTOR NAKHATRANA,THE MAMLATDAR-NALIYA	
2190	SA/38/2012	14/03/2012	MAHESHKUMAR KHUSHALDAS GOHEL,ANSUYABEN RAMESHCHANDRA VADHVANA	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAGJIVANDAS KUVARJI DABHI,PRANJIVAN KUNVARJIBHAI DABHI,ANIL PRANJIVAN DABHI	
2191	SA/39/2012	14/03/2012	SHETHNA ICE AND COLD STORAGE,MINU BURJORJI SHETHNA	(MR DEEPAK M SHAH),MR RAJAN D SHAH	OMEGA ELEVATORS SHRI KUMAR M DESAI,	MR.HARDIK B SHAH
2192	SA/40/2012	30/03/2012	UTTAR GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	JEBUNBEN HARUNBHAI GHANCHI,	NOTICE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
2193	SA/41/2012	05/07/2012	GUJARAT WATER SUPPLY & SEWAGE BOARD,THE SUPREINTENDENT ENGINEER,THE EXECUTIVE ENGINEER	MR RITURAJ M MEENA	BHIKHUBHAI RANMAL ODEDARA,	MR DHAVAL D VYAS
2194	SA/42/2012	27/07/2012	NIPABEN KHUSHALBHAI PATEL,	MR KB PUJARA	VISHNUKUMAR BABULAL PATEL,	RULE NOT RECD BACK,RULE SERVED,MR. YOGENDRA THAKORE
2195	SA/44/2012	15/03/2012	BHARATKUMAR UMIYASHANKAR RAVAL,	MR BHARAT R PANDYA	ARUNABEN BHARATKUMAR RAVAL,	
2196	SA/45/2012	29/03/2012	GAUTAM RAMESHCHANDRA KANSARA,	MR DR BHATT	MADANLAL KASIRAM KANSARA,KETANKUMAR RAMESHCHANDRA KANSARA,JAGRUTIBEN RAMESHCHANDRA KANSARA,KAUSHIKABEN RAMESHCHANDRA KANSARA,MADHURIBEN RAMESHCHANDRA KANSARA THROUGH POA HASHMUKHBHAI H	
2197	SA/46/2012	15/03/2012	AMRUTBHAI BABABHAI DABHI,KAPILABEN BABABHAI DABHI	MR R.K.MANSURI	VIRJIBHAI RAMJIBHAI PATEL,	
2198	SA/47/2012	15/03/2012	SIKANDAR MOHAMMED MANSURI,	MR PRABHAKAR UPADYAY	ABDULKADAR AMIR MISTRY(DECD) THROUGH SAEEDA WD/O ABDULKADAR,ABDULKARIM ABDULKADAR MISTRY,M.RAFIQ ABDULKADAR MISTRY,M.SALIM ABDULKADAR MISTRY,M.HANIF ABDULKADAR MISTRY,KURSHEDA ABDULKADAR MISTRY,SARA ABDULKADAR MISTRY,SHAHENAAZ ABDULKADAR MISTRY	MR MEHUL S SHAH,(MR SURESHM SHAH)
2199	SA/48/2012	19/03/2012	NARANBHAI MANJIBAHI KUKADIA,	(MR JD AJMERA)	BAI MOTIBEN MAVJIBHAI,DHIRUBHAI MAVJIBHAI JALA	
2200	SA/49/2012	05/10/2012	CHABILDAS HARJIVANDAS MEHTA,	M/S WADIAGHANDY AND CO	NAGINDAS HARJIVANDAS MEHTA,	MR.JRUGESH N JOSHI
2201	SA/50/2012	08/03/2012	BHOMAJI POONAMJI VANJARA,PRAVINKUMAR POONAMJI VANJARA,INDERLAL UDERAM LAKHAWARA,MAFATLAL UDERAM LAKHAWARA,SATNARAYAN PUSARAM LAKHAWARA	MR ANKIT Y BACHANI	ADMINISTRATOR SHRI AMBAJI MATA DEVSTHAN TRUST,	MS ARCHANA R ACHARYA
2202	SA/51/2012	18/07/2012	HAJI IBRAHIM HAJI ABDUL RAHEMANBHAI SABUGAR,YUSUFBHAI IBRAHIMBHAI SABUGAR	MR R.K.MANSURI	NIZAMUDDIN BANUMIYAN MALEK,	
2203	SA/52/2012	26/03/2012	SABURBHAI SURTANBHAI PASAYA,BHEMABHAI SURTANBHAI PASAYA,SIMALIYABHAI VARSING PASAYA (DECD) THROUGH LEGAL HEIRS,NAVLIBEN WIDOW OF LATE SAMALIYABHAI PASAYA,RAJUBHAI SAMALIYABHAI PASAYA,SHANKARBHAI SAMALIYABHAI PASAYA,GEETABEN SAMALIYABHAI PASAYA,RAMIBEN SAMALIYABHAI PASAYA,SAVIBEN SAMALIYABHAI PASAYA,SOMABHAI VARSING PASAYA,SHANLYABHAI VARSING PASAYA,TITLYABAHI VARSING PASAYA,MANGABHAI JORSINGBHAI PASAYA,NISHLYABHAI JORSINGBHAI PASAYA	MS.NIDHI P BAROT	SURSING RAMSING PASAYA (DECD.) THROUGH LEGAL HEIRS,MANUBHAI RAMSING PASAYA,SHANUBHAI SURSING PASAYA,SHANTABEN D/OF LATE SURSING PASAYA,RATANSING SURSING PASAYA,KASAMBEN D/OF LATE SURSING PASAYA,JUVASING SURSING PASAYA,BHOPATBHAI SURSING PASAYA,MATHURBHAI TETLYABHAI PASAYA (DECD.) THROUGH LEGAL HEIRS,BAIKAAGDI-WIDOW OF LATE MATHURTERLYA,BAIKALIL-DAUGHTER OF LATE MATHUR TERIYA,BAI BIJLI-DAUGHTER OF LATE TARIYA,MAGANBHAI IRIYABHAI PASAYA	
2204	SA/54/2012	25/07/2012	NALINIBEN K RAVAL,CHIRAG KIRITKUMAR RAVAL,PREETI KIRITKUMAR RAVAL	BHARGAV KARIA & ASSO	KANTABEN JASHWANTLAL RAVAL,	NOTICE SERVED,MR DHAVAL D VYAS
2205	SA/55/2012	16/04/2012	KAPIL KANTILAL GANATRA,	MR EE SAIYED	SHRIMATI BHUMIKA BHARATLAL RATHOD,THE REGISTRAR	,MR BY MANKAD

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2206	SA/56/2012	05/09/2012	DEVJIBHAI BHULABHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	BHIKHABHAI MAGANBHAI (DECD) THROUGH NANKIBEN BHIKHABHAI,GANGABEN BUDHIABHAI L.R.OF BUDHIABHAI BHULABHAI,RAMNIBEN BUDHIABHIA L.R.OF BUDHIABHAI BHULABHAI,DAXABEN BUDHIABHAI L.R.OF BUDHIABHIA BHULABHAI,NAGINBHAI GOSAIBHAI L.R.OF BHANIBEN GOSAIBHAI,CHIMANBAI GOSAIBHAI L.R.OF BHANIBEN GOSAIBHAI,GOPALBHAI GOSAIBHAI L.R.OF BHANIBEN GOSAIBHAI,HARISHBHAI GOSAIBHAI L.R.OF BHANIBEN GOSAIBHAI,BHANIBEN GOSAIBHAI (DIED-DELETED),KANTIBHAI CHHAGANBHAI,VASANTBHAI CHHAGANBHAI	
2207	SA/57/2012	05/08/2012	HITESHKUMAR RAJENDRABHAI PUNJABI,	TRIVEDI LAW OFFICE & ASSOCIATES(6538)	JIGNASHABEN HITESHKUMAR PANJABI D/O RAJENDRAKUMAR BRAHMBHATT,	MR PRADEEP PATEL
2208	SA/58/2012	04/02/2012	BANSILAL THAKORLAL PATEL,	MR RAMNANDAN SINGH	JAGMOHANDAS BHAILAL PATEL,SHANTILAL THAKORLAL PATEL,DAMYANTIBEN THAKORLAL W/O HARKISHANDAS BECHARDAS,GITABEN MAHESHKUMAR PATEL,MANOJBHAI HARKISHANBHAI PATEL,KALPANABEN HITENDRABHAI PATEL,CHETANBEN W/O CHANDRAKANT KANTILAL PATEL,JAYESHBHAI CHANDRAKANT PATEL,DAXABEN CHANDRAKANT PATEL	,DELETED,MR JINESH H KAPADIA
2209	SA/60/2012	21/04/2014	YUSUF MOHMED LULAT THROUGH LEGAL HEIRS,KAMAR AHMED YUSUF LULAT,AFTAB AHMED YUSUF LULAT,MEHTAB YUSUF LULAT	MR P P MAJMUDAR	THE CHIEF OFFICER,	MS. SHAILI A KAPADIA
2210	SA/61/2012	30/07/2012	JAYANTILAL AMRATLAL VITHLANI,	MR MUKUND M DESAI	PATEL BALWANTSINH KALUBHAI,	BHARGAV KARIA & ASSO
2211	SA/62/2012	05/03/2012	HANSABEN JIVANBHAI PARMAR,	MR PH BUCH,MS.YOGINI H UPADHYAY	KHUSHALBHAI KESHAVLAL PARMAR,	
2212	SA/66/2012	05/09/2012	RAGHUBHA BALUBHA GOHIL,NARENDRASINH RAGHUBHA GOHIL	MR BM MANGUKIYA,MS BELA A PRAJAPATI	GOHIL JATUBHA POPATBHAI,DILUBHA HEMANTSINH (DECD) THROUGH LEGAL HEIRS,MANKUNVARBA WD/O DILUBHA,GITABA D/O DILUBHA,KISHORSINH DILUBHA,ILABA D/O DILUBHA,GANPATSINH DILUBHA,GAJUBA D/O DILUBHA	
2213	SA/69/2012	08/01/2012	PASCHIM GUJRAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MANSUKHBHAI CHANABHAI DABHI (DECD) THROUGH MANJULABEN M DA,KIRANBEN MANSUKHBEN DABHI,NILESHKUMAR MANSUKHBHAI DABHI,LALJI MANSUKHBHAI DABHI	MR TUSHAR L SHETH
2214	SA/70/2012	08/01/2012	PASCHIM GUJRAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	MANSUKHBHAI CHANABHAI DABHI (DECD) THROUGH MANJULABEN M DA,KIRANBEN MANSUKHBEN DABHI,NILESHKUMAR MANSUKHBHAI DABHI,LALJI MANSUKHBHAI DABHI	MR TUSHAR L SHETH
2215	SA/71/2012	27/09/2012	JAMNAGAR MUNICIPAL CORPORATIONTHROUGH COMMISSIONER,	MR JAYANT P BHATT	NAVINCHANDRA HANSRAJBHAI LAKHIYAR,THE STATE OF GUJARAT,THE MAMLATDAR (RURAL DIVISION),THE DADIYA GRAM PANCHAYAT THROUGH SARPANCH	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
2216	SA/72/2012	18/07/2012	HARIBHAI AMBABHAI MADHANI (DECD)THROUGH LEGAL HEIRS,JANUBEN HARJIBHAI (HARIBHAI),JAMANBHAI HARJIBHAI (HARIBHAI),RAMNIKBHAI HARJIBHAI (HARIBHAI),BABUBHAI HARJIBHAI (HARIBHAI),KARSANBHAI NARANBHAI MADHANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MOHANBHAI DEVABHAI CHANGANI,JAMANBHAI MOHANBHAI CHANGANI,PARSOTTAMBHAI N MADHANI	NOTICE NOT RECD BACK,NOTICE SERVED,MR PREMAL R JOSHI,MRS KIRAN P JOSHI
2217	SA/73/2012	25/06/2012	GUJARAT WATER SUPPLY AND SEWAGGE BOARD,THE EXECUTIVE ENGINEER,THE DEPUTY EXECUTIVE ENGINEER,THE DEPUTY EXECUTIVE ENGINEER,THE DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	H K SISODIYA THE DEPUTY EXECUTIVE ENGINEER',N G VORA,K G VORA THE DEPUTY EXECUTIVE ENGINEER'	,MR VH KANARA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2218	SA/74/2012	30/04/2012	NOORJAHANBIBI BABUKHAN RANA,	(MR SK BUKHARI)	NATWARBHAI KASHIBHAI PATEL (DECD) THROUGH USHABEN NATWARB,JAYESHBHIA NATWARBHAI,SONALBEN NATWARBHAI,TARUNBHAI NATWARBHAI	
2219	SA/75/2012	13/06/2012	MANSUKHLAL NEMCHAND,JAYSUKHLAL MOTICHAND,SUBHASBHAI DHARSHI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIR OF SHANTILAL HARAKHCHAND KANDOI ANSHU ALIAS HANSA CHAND,	
2220	SA/76/2012	13/06/2012	KANTILAL MOHANBHAI JOSHI (DECD) THROUGH LEGAL HEIRS,JOSHI JASHWANTLAL KANTILAL,JOSHI KAILASHBEN KANTILAL,JOSHI RAKSHABEN KANTILAL,BHAGWATIBEN BHASKERBHAI TRIVEDI,ISHWARBHAI BHUPENDRABHAI PRAJAPATI	MR.HEMANG H PARIKH,MR RASESH H PARIKH	KALPANABEN NARENDRABHAI PATEL,	
2221	SA/79/2012	27/08/2012	KIRITBHAI PARSHOTTAMBHAI PATEL,BHADRESHBHAI RAMANBHAI PATEL	MR VIKRAM J THAKOR	KHENGARBHAI KHODABHAI BHARVAD,	MR YV BRAHMBHATT
2222	SA/80/2012	08/08/2012	DINESHKUMAR JALJIBHAI DINDOR,	MR MA KHARADI	NARSIBHAI KANJIBHAI HATHILA,	
2223	SA/82/2012	05/11/2012	SHREE VARDHMAN CO-OPERATIVE BANK LTD,	(MR JT TRIVEDI)	MINAZ SADRUDIN CHANDANANI,RAHEMANBHAI RAHIMBHAI QURESHI	
2224	SA/83/2012	25/11/2013	DENA BANK, REGIONAL MANAGER,DENE BNAK, GENERAL MANAGER	MR.VARUN K.PATEL	JASVANT N SHAH,	MR KRUNAL D PANDYA,HCLS COMMITTEE
2225	SA/84/2012	25/11/2013	JASVANTRAI NATVARLAL SHAH,	MR KRUNAL D PANDYA,HCLS COMMITTEE	REGIONAL MANAGER,ZONAL MANAGER	MR.VARUN K.PATEL

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2226	SA/85/2012	05/10/2012	PATEL JIVRAJ DHARAMSHI'S HEIRS,THAKARSIBHAI JIVRAJBHIA GAJERATHRO' POA MAGANLAL J PATEL,HIRJIBHAI JIVRAJBHAI GAJERA'S HEIRS,MADHUBHAI JIVRAJBHAI GAJERA THRO' MAGANLAL J PATEL,SHANTABEN ALIAS MANIBEN JIVRAJBHAI GAJERA D/O JIVRAJBHAI D,NANDUBEN JIVRAJBHAI GAJERA D/O JIVRAJBHAI DHARAMSHIBHAI,JAGABHAI JIVRAJBHAI GAJERA'S HEIRS,KAMALABEN HIRJIBHAI GAJERA THRO'POA BHANUBHAI H GAJERA,RAJUBHAI HIRJIBHAI GAJERA THRO'POA BHANUBHAI H GAJERA,RAGHAVBHAI HIRJIBHAI GAJERA THRO'POA BHANUBHAI H GAJERA,KARUSHNAKANTBHAI HIRJIBHAI GAJERA THRO'POA BHANUBHAI H GAJER,GITABEN HIRJIBHIA GAJERA THRO'POA BHANUBHAI H GAJERA,RASILABEN HIRJIBHAI GAJERA THRO'POA BHANUBHAI H GAJERA,KASHIBEN JAGABHAI GAJERA THRO'MAGANLAL J PATEL,DURLABHBHAI JAGABHAI GAJERA THRO' MAGANLAL J PATEL,SAMJUBEN JAGABHAI GAJERA THRO' MAGANLAL J PATEL,PRABHABEN JAGABHAI GAJERA W/O JIVANBHAI BHAGAVANBHAI KATHIRI,NITABEN JAGABHAI GAJERA W/O JAYSUKHBHAI PUNABHAI,CHANDRIKA JAGABHAI GAJERA W/O BHARATBHAI RAVIBHAI,RAMILABEN JAGABHAI GAJERA W/O KANUBHAI M VADDORIYA,PATEL VALLABH DHARMA (DECD) THROUGH LEGAL HEIRS,KASHIBEN VALLABHDAS (WIDOW) THRO'POA GORDHANDAS VALLABHDAS,GORDHANDAS J VALLABHDAS,JAYABEN RAJNIKANT THRO'POA GORDHANDAS VALLABHDAS,SUKHIBEN MANSUKHLAL THRO' POA GORDHANDAS VALLABHDA,BHANUBEN VITHALDAS THRO'POA GORDHANDAS VALLABHDAS,VIMLABEN BABULAL THRO'POA GORDHANDAS VALLABHDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAMNADAS KAMALSHI'S HEIRS,VINOD JAMNADAS SHAH'S HEIRS,DHIRAJLAL JAMNADAS SHAH,SHASHIKANTBHAI JAMNADAS SHAH,JAYSHRIBEN JAMNADAS SHAH,DEVIBEN JAMNADAS SHAH,HIRABEN JAMNADAS SHAH,CHANDRIKABNE VINODCHANDRA SHAH,SANJAYKUMAR VINODCHANDRA SHAH,SHILABEN VINODCHANDRA SHAH,SADHANABEN VINODCHANDRA SHAH,NITABEN VINODCHANDRA SHAH,KETANABEN VINODCHADRA SHAH,MITABEN VINODCHANDRA SHAH,JIGNABEN VINODCHANDRA SHAH,SHAH RASHIKLAL KAMALSHI'S HEIRS,GULABBEN RASHIKLAL,RAMNIKLAL RASHIKLAL,CHIMANLAL RASHIKALAL,KRUSHNAKUMAR RASHIKLAL,SURYAKANT RASHIKLAL,DIPAKKUMAR RASHIKLAL,PRAKASHKUMR RASIKLAL,INDUBEN RASIKLAL,RANJANBEN RASIKLAL,VANITABEN RASIKLAL,MAGANLAL KAMLASHI'S HEIRS,JAYABEN MAGANLAL SHAH,PRADIPKUMAR MAGANLAL SHAH,JAYPRAKASH MAGANLAL SHAH,KIRITKUMAR MAGANLAL SHAH,RENUKABEN MAGANLAL SHAH,DIMPALBEN MAGANLAL SHAH	,MR ASHISH H SHAH
2227	SA/86/2012	08/08/2012	BHARWAD BACHUBHAI GANDABHAI (DECD) THROUGH BIJALBHAI TAPUB,RAIYABEN BACHUBHAI,KADUBEN BACHUBHAI	MR ATIT D THAKORE	PURIBEN NANIBHAI DEL.CT.ORD.DT.30/04/2012,LALABHAI NANJIBHAI,RATNABHAI NANJIBHAI,BHAVUBEN RATNABHAI,KAJALBEN RATNABHAI,DAYABEN RATNABHAI,KOMALBEN RATNABHAI,BHARGAVBHAI RATNABHAI,CHATURBHAI NANJIBHAI,SHAMBHUBHAI NANJIBHAI,CHAMPABEN NANJIBHAI,LABHUBEN NANJIBHAI,MADHUBEN NANJIBHAI,JINIBEN NANJIBHAI,REKHABEN NANJIBHAI	,DELETED,MR SP MAJMUDAR,MR P P MAJMUDAR

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2228	SA/87/2012	05/09/2012	MOHANBHAI GEMALSINH CHAUHAN,ASHOKBHAI ALUMAL THROUGH POA VIJAYBHAI LOKMUL C,SALIMKHAN BABUKHAN PATHAN,SALIMKHAN BABUKHAN PATHAN LEGAL HEIR OF BABUKHAN MOHMADKHAN,RAJENDRABHAI MUKUNDBHAI JOSHI LEGAL HEIR OF ADDM.OF MUKUNDBH,MADHUBEN MAGANBHAI PATEL L.R.OF MAGANBHAI AMBALAL PATEL,HITESHBHAI MAGANBHAI PATEL L.R.OF MAGANBHAI AMBALAL PATEL,JAYENDRABHAI MAGANBHAI PATEL L.R.OF MAGANBHAI AMBALAL PATEL,PRAKASHKUMAR DHARMAJI MARVADI,RAVJIBHAI JIVABHAI PATEL THROUGH POA VIJAYKUMAR RAVJIBH,RASHIKBHAI AMBALAL SHAH,HANIFABEN ADAMBHAI VOHRA L.R.OF ADAMBHAI YUSUFBHAI,ASIFBHAI ADAMBHAI VOHRA L.R.OF ADAMBHAI YUSUFBHAI,MUMTAZBEN ADAMBHAI VOHRA L.R.OF ADAMBHAI YUSUFBHAI,JAHEDABEN ADAMBAHI VOHRA L.R.OF ADAMBHAI YUSUFBHAI,DARMESHBHAI MAHESHBHAI THAKKAR,KULDIPBHAI MAHESHBHAI THAKKAR,DAUDBHAI KASAMBHAI VOHRA,AMRUTLAL MAGANLAL THAKKAR THROUGH PRAFULBHAI MAGANBHAI	MR DC DAVE	ANAND MUNCIPALITY,SURESHBHAI MADHUBHAI GAJJAR LEGAL HEIR OF DECD.MADHUBHAI J,RAMANBHAI JETHABHAI GAJJAR	
2229	SA/89/2012	05/11/2012	GANDAJI ABHUJI THAKOR,DHANJIBHAI RAMSIBHAI NAI,ZAHUR AHMED GULAMHUSSEIN VORA,CHNDRAVADAN KANTILAL BAROT	MR. S. M. GOHIL	THE DISTRICT PANCHAYAT, MAHESANA,	MR ANVESH V VYAS
2230	SA/90/2012	09/07/2016	P G V C L CITY DIVISION,	MS LILU K BHAYA	ALIMAMAD KARIM (DELETED) THROUGH HASAM HAJI ABU RAVALIA,ISMAIL AMADBHAI (DELETED) THROUGH HASAM HAJI ABU RAVALIA,HASAM HAJI ABU RAVALIA,THE GOVERNMENT OF GUJARAT,THE CITY SURVEY SUPDT.,THE CHIEF OFFICER,PRAFUL KANJI MADLANI,KANJI DEVJI MADLANI,DIVALIBEN KANJI,YUSUF HAJI HASAN RAVALIYA	,RULE SERVED,MR MURALI N DEVNANI,MR MAULIN G PANDYA
2231	SA/91/2012	13/08/2012	RAKHUBHAI JINABHAI SHEKH,	MR HASHIM QURESHI	GAFULBHAI JINABHAI SHEKH,KASAMBHAI JINABHAI SHEKH,KALABHAI JINABHAI SHEKH	
2232	SA/92/2012	21/06/2012	DHIRAJLAL MADHAVLAL BHARATI,		CHANDUBHAI MANGALBHAI CHAVDA,	
2233	SA/93/2012	06/11/2012	JINABHAI VALABHAI(DECD.) THROUGH LEGAL HEIRS,RAGHAVBHAI JINABHAI,GOVINDBHAI JINABHAI,CHHAGANBHAI JINABHAI,NANJIBHAI JINABHAI	MR NIRAD D BUCH	JASHMATBHAI VALABHAI(DECD.) THROUGH LEGAL HEIRS,BHIMABHAI JASHMATBHAI,MAGANBHAI JASHMATBHAI,BACHUBHAI VALABHAI(DECD.) THROUGH LEGAL HEIRS,BHANUBHAI BACHUBHAI,LALJIBHAI BACHUBHAI,KESHAVBHAI VALABHAI,AMRUTBEN VALABHAI (DECD.) THROUGH LEGAL HEIRS,BHIKHABHAI NATHABHAI SAVALIYA,MANILAL NATHABHAI SAVALIYA,BAVALA NATHABHAI SAVALIYA,VELJIBHAI NATHABHAI SAVALIYA,NATHABHAI TIDABHAI SAVALIYA	
2234	SA/94/2012	16/08/2012	ASHABEN BANSILAL BHATI THROUGH POA AMARBHAI BANSIBHAI,	MR VASANTS SHAH	TARABEN BHAGVANDAS BHATI,MAHESHBHAI BHAGVANDAS BHATI	
2235	SA/95/2012	06/11/2012	SANJIV C DESAI THROUGH POA C G DESAI,	MR YH MOTIRAMANI	THE EXECUTIVE ENGINEER,THE EXECUTIVE ENGINEER,THE SECRETARY,THE SECRETARY,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
2236	SA/96/2012	14/06/2012	BHAGU KHETA VANIYA,	MR NIKUNT K RAVAL	BOARD IF TRUSTEE,	

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2237	SA/97/2012	18/07/2012	RAM CHAITAYANA MAHARAJ,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AMBAJIRAO ANANDRAO RADHEPANDRA,DHIRAJLAL RATANLAL KANDOI,ARVINDBHAI VAGHAJIBHAI PATEL,MADHUSUDAN BHAGVANDAS PATEL,GANPATRAO KHANDERAO JAGADHANE,PARIMAL RASIKLAL KANSARA,SHAILESBHAI ISHWARBHAI PATEL,HARIVASDAN NAVAL SHANKER KHATR,LAXMIDAS MOHANLAL PATEL,BHUPENDRA ALIAS TRIBHIVANDAS CHHKNIWALA,GHANSHYAMBHAI RANCHHODBHAI JANI,CHHATUBHAI BHOGILAL POTHIWALA,MOHANBHAI KUBERBHAI PATEL,HASMUTIBEN NARHARIBHAI PATHAK,BHIKABHAI ALIA NARMADASHANKER ALIAS HUMICHAND,MANIBHAI DHULABHAI,SHIVABHAI MOTIBHAI,INDUBHAI BAPUBHAI CHIKNIWALA	
2238	SA/98/2012	07/05/2012	RASIKLAL CHHAGANLAL PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	KANTILAL CHHAGANLAL PATEL,KANAIYALAL KANTILAL PATEL,JWALANTKUMAR KANIYALAL PATEL	
2239	SA/99/2012	10/03/2013	GULABBEN @ GULSHANBEN BACHUBHAI SIPAI,	MS TANUJA N KACHCHHI	GANDHI SMURTI TRUST LEGAL AND REGISTERED TRUST,PRASANVADAN MANILAL MEHTA,KIRTIBHAI VENISHANKAR PANDYA	NOTICE SERVED,MR ANKUR Y OZA
2240	SA/101/2012	05/10/2013	NARMADABEN JETHALAL PITHADIA,	MR AK CLERK	DISTRICT PRIMARY EDUCATION OFFICER,TALUKA DEVELOPMENT OFFICER	NOTICE SERVED,(MR RA MISHRA)
2241	SA/102/2012	13/07/2012	BHARATKUMAR NARAYANBHAI KAPADIA,HITESHKUMAR NARAYANBHAI KAPADIA,ISHWARBHAI NARAYANBHAI KAPADIA,RUKSHMANIBEN NARAYANBHIA KAPADIA	MR DHAVAL D VYAS	KALPESH JAYANTILAL KAPADIA,DIPESH JAYANTILAL KAPADIA,JAYANTILAL NAGINDAS KAPADIA,DINESHBHAI NAGINDAS KAPADIA,SHANTABEN SANMUKHBHAI KAPADIA,BHADRABEN WD/O DAMODARDAS	
2242	SA/103/2012	08/06/2012	SENIOR OFFICER (FIELD) GUJARAT STATE FINANCIAL CORP.,	MR RD DAVE	KALIDAS LAXMANBHAI VASAVA,REGIONAL MANAGER	NOTICE SERVED,NOTICE SERVED BY DS,MR RUTVIJ M BHATT
2243	SA/104/2012	07/03/2013	NATWARLAL MANSUKHLAL VADGAMA,	MR JIGAR M PATEL	JIVANBHAI PREMJIBHAI PATEL,KANAIYALAL PREMJIBHAI PATEL,JETHALAL ALIAS BABULAL DIPCHANDBHAI PATEL,USHABEN MANHARLAL PATEL,HITESHBHAI MANHARLAL PATEL,RAJENDRA MANHARLAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR SATYEN B RAWAL
2244	SA/105/2012	25/06/2012	GRAM PANCHAYAT,	MR ASHISH M DAGLI	PASCHIM GUJARAT VIJ CO.LTD,	
2245	SA/106/2012	22/06/2012	KHIMJI CHAMPSHI MAHESHWARI (HARIJAN),	(MR JD AJMERA)	BOARD OF TRUSTEES, PORT OF KANDLA,	
2246	SA/107/2012	28/02/2020	PASCHIM GUJARAT VIJ CO LTD,	MR VIRAL J DAVE	BAVKUBHAI HAMIRBHAI KHUMAN,	RULE UNSERVED
2247	SA/108/2012	20/07/2012	BABUBHAI KESHABHAI VALAND,	MR JA ADESHRA	RAMESHBHAI RAMABHAI PRAJAPATI,	RULE SERVED BY DS
2248	SA/112/2012	29/10/2012	MALABHAI SEVDASBHAI BHEDA,	MR AMAR D MITHANI	BHIMABHAI KHIMABHAI BHEDA,	NOTICE SERVED,MR HR PRAJAPATI
2249	SA/113/2012	16/08/2012	CHANDUBHAI JOKHNABHAI BARIA,	MR VIJAL P DESAI	MANSINGBHAI CHUNIYABHYIA MALIVAD(DECD. THR. LEGAL HEIRS),RANCHODBHAI MANSINGBHAI MALIVAD,PRATAPBHAI MANSINGBHAI MALIVAD,RAISINGBHAI MANSINGBHAI MALIVAD,LALABHAI CHUNIYABHAI MALIVAD,RAMSINDBHAI LALABHAI MALIVAD,VALSINGBHAI CHUNIYABHAI MALIVAD,PRATAPBHAI MANSINGBHAI MALIVAD	
2250	SA/115/2012	16/07/2012	GHUSA JIVA,	MR AV PRAJAPATI	PARSHOTTAM JADAV,VALLABH JADAV,LAKHMAN JADAV,MADHU JADAV,NANU PUJA	
2251	SA/116/2012	24/07/2012	SHANKARBHAI MAIJIBHAI RAVAL,CHANDUBHAI MAIJIBHAI RAVAL,RAVJIBHAI MAIJIBHAI RAVAL,RAJENDRABHAI PARSHOTTAMBHAI RAVAL	HL PATEL ADVOCATES	RUKHIBEN WD/O SAVABHAI DALABHAI PATEL,	

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2252	SA/117/2012	29/06/2012	YOGESHBHAI PARSHOTTAM VANDRA,	MR SP MAJMUDAR,MR P P MAJMUDAR	SUBHADRABEN PARSHOTTAMBHAI VANDRA,SHANTABEN PARSHOTTAMBHAI VANDRA (DECD)THROUGH LEGAL HEIRS,HANSABEN KANTILAL JEEVRAJ CHAUHAN,CHHAYABEN NATWARLAL SOLANKI,VIMLABEN DHIRUBHAI CHAUDASAMA (SOFAWALA),SHARDABEN PRAGJIBHAI (SOFAWALA),SUSHILABEN HASMUKHBHAI JETHVA,SUMITRABEN CHIMANLAL SAUGAGHAR (DAREN),BALUBHAI PARSHOTTAM VANDRA,BHARATKUMAR PARSHOTTAMBHAI VANDRA BHARATBHAI SOFAWALA	
2253	SA/118/2012	20/07/2012	GUJARAT ELECTRICITY BOARD NOW AS PASCHIM GUJ VIJ COM.LTD,	MR DIPAK R DAVE	BABUBHAI VITTHALBHAI VAGHELA,	
2254	SA/119/2012	07/02/2012	RAVJIBHAI BHIKHABHAI GOHIL,JASHBHAI CHATURBHAI PATANWADIA,MAHIJIBHAI GOHIL (DECD) THROUGH LEGAL HEIRS,MANIBEN MAHIJIBHAI GOHIL,PRAVIN MAHIJIBHAI GOHIL,UMEDBHAI MAHIJIBHAI GOHIL,PUNJABHAI KABHAI GOHIL (DECD) THROUGH LEGAL HEIRS,MANJULABEN WD/O PUNJABHAI,JAYANTIBHAI PUNJABHAI GOHIL,KANTIBHAI PUNJABHAI GOHIL,GEMABHAI KABHAI (DECD) THROUGH LEGAL HEIRS,PRATAPBHAI GEMABHAI GOHIL,JAGDISHBHAI GEMABHAI GOHIL,KANUBHAI GEMABHAI GOHIL,RAIJIBHAI ABHESING GOHIL (DECD) THROUGH LEGAL HEIRS,UMEDBHAI RAIJIBHAI GOHIL	MR MANISH M KAUSHIK	KHANPUR GRAN PANCHAYAT,TALUKA VIKAS ADHIKARI	
2255	SA/120/2012	08/06/2012	KALVATIBEN RAVJIBHAI,	MR AN PATEL	PANCHMAHAL DISTRICT PANCHAYAT,VIGILANCE OFFICER,PRESIDENT/SECRETARY	NOTICE SERVED BY DS,HL PATEL ADVOCATES
2256	SA/121/2012	29/06/2012	INDRAVADAN MANUBHA PATEL,BIPINBHAI BABUBHAI BAROT	MR PS CHAMPANERI	JITENDRABHAI BABUBHAI BAROT,GUNVANTBHA BABUBHAI BAROT,AMRUTLAL DAHYABHAI BAROT,BHARTIBEN BABUBHA BAROT,DINESHCHANDRA MAHOBATSING BRAHMBHATT,SHARDABEN WD/O RATILAL MAHOBATSING BAROT,DIPAKKUMAR RATILAL BAROT,NIMISHKUMAR RATILAL BAROT,BHAVNABEN RAMESHCHANDRA BAROT,ALKABEN GHANSHYAMLAL BRAHMBHATT,HEMABEN DIPAKKUMAR BRAHMBHATT	,MR NK MAJMUDAR
2257	SA/122/2012	09/12/2012	KHURSHID UMARBHAI SHEIKH,	(MR SANDEEP N BHATT)	RAJKOT MUNICIPAL CORPORATION,NAGJIBHAI KARMANBHAI BHOOT SWASARAY SOCIETY	(MR KISHOR M PAUL),MR NISHANT LALAKIYA
2258	SA/123/2012	19/07/2012	SHAILESHBHAI MADHAVJI KADECHA,	MR NISARG M DESAI	SUSHILABEN MADHAVJIBHAI KADECHA,MADHAVJIBHAI DAHYABHAI KADECHA	
2259	SA/124/2012	07/03/2014	MANUBHAI MOTIRAM MEHTA (DECD) THROUGH LEGAL HEIRS,RAMILABEN WD/O MANUBHAI MEHTA,VIRALBHAI MANUBHAI MEHTA	THAKKAR AND PAHWA ADVOCATES	BADESING MADHUSING CHAVDA (DECD) THROUGH LEGAL HEIRS,GAJARABEN B CHAVDA,SURESHBHAI B CHAVDA (DELETED),JAYANTILAL B CHAVDA (DELETED),AMARATBEN B CHAVDA,SURYABEN B CHAVDA,UDESING MADHURSING CHAVDA,MANIBEN WD/O OF FATESINH MADHUSINH,BHAIJIBEN WD/O MADHUJI MALAJI,BALUBEN D/O MADHUJI BALAJI,RAM ADHAR RAMARAO PANDEY,HIRADEVI W/O LALJIBHAI RAJKISHORE,ARVINDBHAI M PATEL,DROUPATI W/O RAMAVTHAR RAMNATH PANDEY,AMARNATH RAGHUNATH DUBEY,CHANDRAPAL BHAVANI PRASAD DUBEY	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DELETED,MR JA ADESHRA
2260	SA/125/2012	13/03/2018	AHMED MOHAMMED RAVAT,	MR SHAKEEL A QURESHI	MUSA MOHAMMED RAVAT,AMINA DAUGHTER OF AHMED MUSA RAVAT & WIFE OF MUSA AMOJI LOR,HANIF SULEMAN ADAM,ISMAIL MOHAMMED RAVAT,FATMA DAUGHTER OF MOHAMMED MUSA & WIFE OF MUSA ADAM LAMBAT	NOTICE NOT RECD BACK,NOTICE SERVED,MR CHIRAG H PAREKH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2261	SA/126/2012	02/12/2018	KOLI BHAYABHAI RAMABHAI,	MR AMAR D MITHANI	KOLI DANABHAI RAMABHAI,KOLI SAVDASBHAI RAMABHAI,KOLI MERUBHAI RAMABHAI (DECD) THROUGH LEGAL HEIRS,BENUBEN MERUBHAI,MANUBHAI MERUBHAI,SONIBEN MERUBHAI,BHARATBHAI MERIBHAI,KOLI MUKKIBEN RAMABHAI,KOLI MANABEN RAMABHAI,KOLI DUDHIBEN RAMABHAI	,(MR SUNIL C PATEL),MR RAJESH O GIDIYA
2262	SA/128/2012	07/09/2012	BHUPATSINH RATANSINH RAVALJI (TRUSTEE OF PADAMKUVARBA RAJPU,BALVANTSINH KADUSINH RATHOD,PADAMKUVARBA RAJPUTVADI WADI TRUST	MR JK PARMAR	THE STATE OF GUJARAT,	
2263	SA/129/2012	26/07/2012	VELABHAI MOTIBHAI VAGHARI,MANUBHAI VELABHAI VAGHARI	MR BN PATEL	MANGABHAI NANJIBHAI VAGHARI,RAMANBHAI NANJIBHAI VAGHARI,LAKHMANBHAI NANJIBHAI VAGHARI,RANCHHODBHAI NANJIBHAI VAGHARI	
2264	SA/130/2012	25/07/2012	MEENABEN SUBHASH PATEL,RAJENDRA M AGRAWAL,GOMTIBEN M AGRAWAL	MR TUSHAR N VYAS	PRABHATBHAI RAIJIBHAI,GORDHANBAHI RAIJIBHAI,ARVINDBHAI RAIJIBHAI,JASHODABEN RAIJIBHAI,DAHYABHAI RAIJIBHAI,GANGABEN WIDOW OF RAVJIBHAI,RAMANBHAI RAVJIBHAI,HARIBHAI RAVJIBHAI,BHAILALBHAI RAVJIBHAI,RANCHHODBHAI RAVJIBHAI	
2265	SA/132/2012	26/07/2012	BHOI MANGALBHAI MADHABHAI ALIAS BIJALBHAI ALIAS BHAGABHAI,JALIBEN MANGALBAHI MADHABHAI BHOI WD/O MANGALBHAI M BHOI,MANUBHAI MANGALBHAI BHOI,RAIJIBHAI MANGALBHAI BHOI,KAILASBEN DAUGHTER OF MANGALBHAI MADHABHAI BHOI AND W/O BABU,MOHANBHAI MANGALBHAI BHOI,PARVATBHAI MANGALBHAI BHOI,KANTIBHAI MANGALBHAI BHOI,SUDHABEN DAUGHTER OF MANGALBHAI MADHABHAI BHOI AND W/O DASHR,MOTIBHAI BIJALBHAI ALIAS BHAGABHAI (DECD),BHALABHAI S/O MOTIBHAI BIJALBHAI BHOI,SURAJBEN D/O MOTIBHAI BIJALBHAI BHOI,SONIBEN D/O MOTIBHAI BIJALBHAI BHOI,BABIBEN ALIAS BAIJIBEN D/O MOTIBHAI BIJALBHAI BHOI	MR RR VAKIL	SAIYED FAKIRMOHAMAD KALUMIYA,	MR IA PATEL
2266	SA/133/2012	21/02/2013	CHHAGANBHAI MOTIBHAI VASAVA (DECD) THROUGH BAI RUKHIBEN WD,JAYANTIBHIA CHHAGANBHAI VASAVA,VIRJIBHAI CHHAGANBHAI VASAVA,NARANBHAI CHHAGANBHAI VASAVA	MR JOY MATHEW	DHANABHAI MOTIBHAI VASAVA,	MR ASHISH H SHAH
2267	SA/134/2012	08/01/2012	MANSUKH CHANABHAI DABHI(DEC.TH.LRS.)MANJULABEN MANSUKH DABHI,KIRANBEN MANSUKHBHAI DABHI,NILESHKUMAR MANSUKHBHAI DABHI,LALJI MANSUKHBHAI DABHI	MR TUSHAR L SHETH	PASCHIM GUJARAT VIJ COMPANY LIM.THRGH EXECUTIVE ENGINEER,	
2268	SA/135/2012	17/08/2012	VAJYABEN AMRUTLAL KHATRI THROUGH POA AMRUTLAL G KHATRI,	MR DHAVAL D VYAS	CHANDANBEN SHANTILAL KHATRI,	
2269	SA/136/2012	27/07/2012	DEPUTY ELECTRIC ENGINEER,	MS RV ACHARYA	JAYRAMBHAI RAMBHAI PATEL,SAVITABEN JAYRAMBHAI PATEL,THAKORE JAYRAMBHAI PATEL,ASHOKBHAI JAYRAMBHAI PATEL,LAKHIBEN JAYRAMBHAI PATEL	
2270	SA/137/2012	23/07/2012	PARVATIBEN DAHYABHAI PATEL,	MRS NISHA M PARIKH	WIDOW RAMUBEN JESANGBHAI PATELDELETED.,MAGANBHAI JESANGBHAI PATEL,DINESHBHAI JESANGBHAI PATEL,GOVINDBHAI JESANGBHAI PATEL,DAHIBEN @ KAILASHBEN JESANGBHAI PATEL,RAMILABEN JESANGBHAI,NARMADABEN JESANGBHAI PATEL,DHURAJBEN JESANGBHAI PATEL	,DELETED,MR DG CHAUHAN

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2271	SA/139/2012	21/12/2013	SAMJUBEN JIVABHAI RATHOD,	MR PJ KANABAR	SAVITABEN JIVABHAI RATHOD,MANJUBEN JIVABHAI RATHOD	MR VISHAL C MEHTA
2272	SA/141/2012	24/07/2012	MANGILIYABHAI KALJIBHAI DAMOR,MERIYABHAI KALJIBHAI DAMOR,RAMSINGBHAI MANGALIYABHAI DAMOR,VARSINGBHAI MERIYABHAI DAMOR,SABURBHAI MERIYABHAI DAMOR	MR UM SHASTRI	BAI PUNKI WD/O BHALJI MEGHJI DAMOR,SAMSUBHAI BHALJIBHAI DAMOR,RAMUDABHAI BHALJIBHAI DAMOR,RAMSINGBHAI RAMSUBHAI DAMOR	
2273	SA/142/2012	26/07/2012	MAHALAXMI OIL INDUSTRIES,NAROTAMBHAI MANJIBHAI DUDANI,BABULAL NATHABHAI HIRANI,NILESHBHAI JAYSUKHBHAI DUDANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAVJIBHAI MERAMBHAI PARSANA (DECD) THROUGH LEGAL HEIRS,NARSHIBHAI SAVJIBHAI PARSANA,HASMUKHBHAI SAVJIBHAI PARSANA,VINODBHAI SAVJIBHAI PARSANA,MANSUKHBHAI SAVJIBHAI PARSANA,RAMESHBHAI SAVJIBHAI PARSANA,VANAIABEN SAVJIBHAI PARSANA	
2274	SA/143/2012	08/08/2012	S.CHANDRAKANT & COMPANY THRO'RANJANBEN S PATEL,	M/S PATEL ADVOCATES	RUKSHMANIBEN NANDAJI,	
2275	SA/144/2012	08/08/2012	CHANDRA INDUSTRIES,	M/S PATEL ADVOCATES	RUKSHMANIBEN NANDAJI,	
2276	SA/146/2012	25/07/2012	NATWARSINH PRATAPSINH PADHIYAR,	SUNITA S CHATURVEDI	STATE OF GUJARAT,DY.INDUSTRY COMMISSIONER & GENERAL MANAGER	
2277	SA/148/2012	10/01/2012	JEBUNISHA MAHMMAD MULLA,	MR SP MAJMUDAR,MR P P MAJMUDAR	RASHIDA IBRAHIM SHAIKH,	MR MANAN A SHAH
2278	SA/149/2012	26/09/2012	NANSINGBHAI BHAILABHAI KOLI,MANUBHAI BHILABHAI KOLI,BACHIBEN BHAILBHAI KOLI,MULABHAI BHATHUBHAI KOLI,GULABBHAI BHATHUBHAI KOLI,BALVANTBHAI BHATHUBHAI KOLI,SHARDABEN DAUGHTER OF BHATHUBHAI BHAILABHAI KOLI,SHANTABEN WIDOW OF BHATHUBHAI BHAILABHAI PATEL	(MR SK BUKHARI)	MANSING KALABHAI PATEL,GAMABHAI KALABHAI PATEL (DECD),RAYLIBEN WIDOW OF GEMABHAI KALABHAI PATEL,KASHIBEN DAUGHTER OF GEMABHAI KALABHAI PATEL,LAXMANBHAI GEMABHAI PATEL,MOHANBHAI GEMABHAI PATEL,PARVATBHAI VIRABHAI PATEL (DECD) THROUGH LEGAL HEIRS,JASHWANTBHAI VIRABHAI PATEL,LILABEN DAUGHTER OF PARVATBHAI PATEL,MANGIBEN DAUGHTER OF PARVATBHAI PATEL	
2279	SA/150/2012	26/09/2012	NANSINGBHAI BHAILABHAI PATEL,MANUBHAI BHAILABHAI PATEL,BACHIBEN BHAILABHAI PATEL,MULABHAI BHATHUBHAI PATEL,GULABBHAI BHATUBHAI PATEL,BALVANTBHAI BHATHUBHAI PATEL,SHARDABEN DAUGHTER OF BHATHUBHAI BHAILABHAI PATEL,SHANTABEN WIDOW OF BHATHUBHAI BHAILABHAI PATEL	(MR SK BUKHARI)	MANSING KALABHAI PATEL,GEMABHAI KALABHAI PATEL (DECD) THROUGH LEGAL HEIRS,RAYLIBEN WIDOW OF GEMABHAI KALABHAI PATEL,KASHIBEN DAUGHTER OF GEMABHAI KALABHAI PATEL,LAXMANBHAI GEMABHAI PATEL,MOHANBHAI GEMABHAI PATEL,PARVATBHAI VIRABHAI PATEL (DECD) THROUGH LEGAL HEIRS,JASHWANTBHAI VIRABHAI PATEL,LILABEN DAUGHTER OF PARVATBHAIPATEL,MANGIBEN DAUGHTER OF PARVATBHAI PATEL	
2280	SA/151/2012	17/08/2012	CHAUHAN ANJANABEN JAYANTIBHAI,	MR HM PARIKH,MR RASESH H PARIKH	CHAUHAN KANAIYALAL MOHANLAL,	NOTICE SERVED BY DS
2281	SA/153/2012	08/07/2012	PASCHIM GUJARAT VIJ CO.LTD (PGVCL),PASCHIM GUJARAT VIJ CO.LTD (PGVCL)	MS MANISHA LAVKUMAR	JAMANBHAI KAMABHAI BHANDERI (DECD) THROUGH LEGAL HEIRS,BHARTI JAMANBHAI BHANDERI,AKSHAR JAMANBHAI BHANDERI,DIVYA JAMANBHAI BHANDERI	,MR UMANG H OZA

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2282	SA/155/2012	08/07/2012	M/S GANESH COTTON AGENT THROUGH DHANSUKHLAL BHOGILAL N,KHARSHITKHABEN K SHAH,TRUPTI Y JAMUSARIA,TEJAL D SHAH,PINKI N PARMAR,HIRALAKSHMI NANAVATI (EXPIRED),KISUMBEN NANAVATI (EXPIRED),HARSHIKANTHA B NANAVATI (DECD),NAIMESH NANAVATI,PUSHPABEN NANAVATI,HIMABEN H TOLAT,RADHA SANJAY SHAH	MR SP MAJMUDAR,MR P P MAJMUDAR	GITA TILES (MULJIBHAI MARU),GUJARAT ENGINEERING WORKS,NAGJIBHAI I NARIYELIWALA,HUSSEINKHAN A PATHAN @ GUJARAT AUTO INDUSTRIES,NATVARLAL CHUNILAL & SONS THROUGH MANISHBHAI NATVARLAL,SURENDRA R SHAH,HOTELWALA GHISAJI SURESHBHAI,MIRA REFRIGERATION(SAME PLACE AS PITAMBARDAS GANDHI),SHRIRAM AUTO THROUGH CHANDRESHBHAI,VISHWAKARMA ENGINEERING (THROUGH RAJUBHAI),DIVYAM ENGINEERING,POPULAR AUTOMOBILES,TULJA WELDING-DIVYAM PRINTERS,J P CHEMICALS (JAIPRAKASH ZAVERI (DECD)THROUGH LEGAL HEIRS,REKHABEN JAIPRAKASH ZAVERI,HIMANSHUBHAI JAIPRAKASH ZAVERI,PARWABHAI JAIPRAKASH ZAVERI,JALALLUDDIN N ANSARI,EAGLE AUTO,SAJIVAN TYREWALA,ROMAN CATHOLIC CHURCH,SOMABHAI M VASAVA,SUPER WELDING WORK,CHHOTUBHAI CHAUHAN,PARMANAND KHARADI,KRISHNA MEDICAL,MULJIBHAI MARU,GUJARAT AUTO ELECTRIC	,MR MK VAKHARIA
2283	SA/156/2012	09/05/2012	JAYANAND KANJI JANI ADMI.OF SARVODAY MANDAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JITENDRA DEVSHANKAR OF,	
2284	SA/157/2012	09/05/2012	JAYANT KANJI JANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JITENDRA DEVSHANKAR OF,	
2285	SA/158/2012	11/09/2012	MANIBEN ROOPSANG PURBIA,KANJI ROOPSANG PURBIA,VIJAYBEN GULABSANG PURBIA,LALITSANG GULABSANG PURBIA,JITENDRASINH GULABSANG PURBIA,BHAVANABEN GULABSANG PURBIA	MR SP MAJMUDAR,MR VIMAL A PUROHIT,MR P P MAJMUDAR	VANITABEN RANJITSANG VALA,JIVIBEN BHIKHABHAI KACHHARA,STATE OF GUJARAT,DEPUTY COLLECTOR & LAND ACQUISITION,RELIANCE PROJECT ENGINEERING ASSOCIATES LTD KHAVDI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),REFUSED SERVED (N)(10)
2286	SA/160/2012	09/05/2012	BHIKHABHAI BAPUBHAI,	MR RAMNANDAN SINGH	BAI KASHI WD/O ZEVERBHAI TRIBHOVANBHAI,PATEL ZAVERBHAI TRIBHOVANBHAI (DECD)THROUGH LEGAL HEIRS,PARSOTTAMBHAI ZAVERBHAI,RAMESHBHAI ZAVERBHAI,MULJIBHAI ZAVERBHAI,DAHYABHAI ZAVERBHAI,SURAJBEN D/O ZAVERBHAI,HEIRS OF DECD.PATEL SONABEN D/O ZAVERBHAI RAMANBHAI SHAMAB,PATEL SHARDABEN D/O ZAVERBHAI	
2287	SA/162/2012	02/03/2017	COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER	PUSHPABEN KABANSINH HARAVAT,PALITANA NAGAR PALIKA	RULE SERVED BY DS,MR RUTUL P DESAI
2288	SA/163/2012	02/03/2017	STATE OF GUJARAT,THE COLLECTOR	GOVERNMENT PLEADER	ATMADARSHAN CHARITABLE TRUST,MITHUSINH SDAMWARTSINH PARMAR,PUSHPABEN KABANSINH HARAVAT,REKHABEN DEVSINH GEHLOT,PALITANA MUNICIPALITY	MR DEEPAK P SANCHELA,MR RUTUL P DESAI
2289	SA/164/2012	15/10/2012	BADAMI ICE FACTORY,	MR MB PARIKH	THE CHAIRMAN PASCHIM GUJARAT VIJ COMPANY,	
2290	SA/165/2012	09/04/2012	KALIDAS ALIAS DHARMESHKUMAR NAMDEVRAO GUNJ,	MR MEHUL S SHAH,(MR SURESHM SHAH)	LALSING RAMRAO DHULE,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED NARENDRAKUMAR TH,KEYUR NARENDRABHAI DESAI,ILABEN NARENDRABHAI DESAI	
2291	SA/166/2012	09/04/2012	KALIDAS ALIAS DHARMESHKUMAR NAMDEVRAO GUNAJ,	MR MEHUL S SHAH,(MR SURESHM SHAH)	LALSING RAMRAO DHULE,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED NARENDRAKUMAR,KEYUR NARENDRABHAI DESAI,ILABEN NARENDRABHAI DESAI	
2292	SA/169/2012	02/05/2013	ARVINDBHAI MAGANBHAI PATEL,	MR SATYAM Y CHHAYA,MR. KM ANTANI	JAYANTIBHAI SHANTILAL PATEL,	MR KARTIK I SONI
2293	SA/170/2012	22/08/2012	H B KANSAGARA THROUGH POA SANJAY V SAVALIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JETPUR-NAVAGADH NAGARPALIKA THROUGH CHIEF OFFICER,KISHORGIRI BHIMGIRI GOSAI,REKHABEN KISHORBHAI GOSAI	
2294	SA/172/2012	08/04/2014	N R VORA,	MR KETAN D SHAH	GUJARAT AGRICULTURE UNIVERSITY,DIRECTOR	MR DG CHAUHAN

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2295	SA/173/2012	17/09/2012	DHIRUBHAI VAJSURBHAI KHACHAR (DECD) THROUGH RADHABEN DHIRUB,HARSURBHAI DHIRUBHAI KHACHAR	MR SHAIVANG D MEHTA	KHACHAR RAMKUBHAI BHANABHAI L.R.OF RAJBAIBEN KATHADBHAI,KHACHAR MANGLUBHAI BHANABHAI L.R.OF RAJBAIBEN KATHADBHAI,DUDHIBEN DADABHAI,BACHUBHAI VAJSURBHAI KHACHAR,NANKUBHAI VAJSURBHAI KHACHAR,BACHUBHAI ALIAS AMRABHAI BAVABHAI KHACHAR,NANKUBHAI BAVABHAI KHACHAR,KANUBHAI BAVABHAI KHACHAR,DEVKUBHAI TAPUBHAI KHACHAR,RAVUBHAI TAPUBHAI KHACHAR,ANKUBHAI LAKHUBHAI KHACHAR,BHABHLUBHAI LAKHUBHAI KHACHAR,JILUBHAI LAKHUBHAI KHACHAR,GABHRUBHAI LAKHUBHAI KHACHAR,MANGLUBHAI LAKHULBHAI KHACHAR,RAMKUBHAI DHIRUBHAI KHACHAR (HEIR AND LR DECEASED)	
2296	SA/174/2012	20/01/2020	THE STATE OF GUJARAT,THE CONSERVATOR OF FOREST,THE RANGE FOREST OFFICER	GOVERNMENT PLEADER	KOLI NARAN MERANMAN (DECD)THROUGH ALSIBHAI NARANBH,AHER PARBAT RAMSI (DECD) THROUGH AHER HAJABHAI PARBATBH,AHER BHIKHA VEJA,MALDE JETA,ARJAN JETA SINCE DECD.THRO HIS HEIRS,DUDHIBEN ARJANBHAI C/O. MANSUKHBHAI ARJANBHAI,JINIBEN ARJANBHAI C/O. CHANDUBHAI SUKABHAI BHARD,JIVIBEN ARJANBHAI C/O. ARSIBHAI VEJANANDBHAI,MANSUKHBHAI ARJANBHAI,BAVAJI KESHAVDAS SHAMALDAS SINCE DECD. THRO HIS HEIRS,JENTIDAS KESHAVDAS DESANI,JAMNADAS KESHAVDAS DESANI,KAMUBEN KESHAVDAS DESANI,SHARDABEN KESHAVDAS DESANI,KOLI RAMA LAKHMAN,KOLI KANA BHIMA,MOMMA VIRA NATHA	
2297	SA/175/2012	09/10/2012	SAVITABEN NANJIBHAI SILU,	MR HARDIK D MUCHHALA	BHIKHUBHAI SHIVRAMBHAI JOSHI,	
2298	SA/179/2012	13/09/2012	MAHANT SHRI VIJAY RAMDAS,	MR HARESH H PATEL	THE STATE OF GUJARAT,THE DISTRICT COLLECTOR,THE MAMLATDAR	
2299	SA/180/2012	14/09/2012	KHENGARSINH GAGUBHA & CHATURSINH GAGUBHAI JADEJA,KHAMMBA SAHDEVSINH GOHIL THROUGH POA KIRTISINH V JADEJA,PRASANBA DILIPSINH VAGHELA THROUGH POA KIRTISINH V JADEJA,DILHARBA VIBHAJI JADEJA THROUGH POA KIRTISINH V JADEJA,DHIRAJBA VANRAJSINH SARVAIYA THROUGH POA KIRTISINH V JADEJA,KIRTISINH VIBHAJI JADEJA	MR YATIN SONI	BIPIN CHHOTUBHAI PATEL,DINESHBHAI PARSANA,CHAKABHAI PARSANA,SENAJBEN CHHOTUBHAI PATEL	
2300	SA/181/2012	27/09/2012	LALJIBHAI JEHINGBHAI MOHANIYA (DECD) THROUGH LEGAL HEIRS,JAVSING LALJIBHAI MOHANIYA,MANSING LALJIBHAI MOHANIYA,RAMSING LALJIBHAI MOHANIYA,JAVRI SISKABHAI PALAR,GAVRABEN NARSING BHABHOR,SADUBEN LALJIBHAI MOHANIYA,SAVITABEN VASANBHAI KATARA,KAMODIBEN LALJIBHAI DAMOR,JAGLIBEN LALJIBHAI MOHANIYA,NEVJIBHAI JEHINGBHAI MOHANIYA,GUMLIBEN JEHINGBHAI MOHANIYA	MR MA KHARADI	NATHIYABHAI SEVLABHAI DAMOR,JITHRABHAI SEVIABHAI DAMOR,PANGLABHAI SEVLABHAI DAMOR,RAMSUBHAI SEVLABHAI DAMOR,JENABEN SEVLABHAI DAMOR,KALIBEN WIDOW OF SEVLABHAI MANIYABHAI DAMOR	
2301	SA/183/2012	12/07/2016	RAMJUBHA RAMSING CHAVDA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	HANSABA RAMJUBHA CHAVDA,	MR TUSHAR L SHETH
2302	SA/187/2012	09/05/2012	THE STATE OF GUJARAT,THE DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THE CHIEF OFFICER,	
2303	SA/188/2012	09/05/2012	THE STATE OF GUJARAT,THE DISTRICT COLLECTOR,DISTRICT SUPERINTENDENT,THE DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIEF OFFICER, PORBANDAR,	

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2304	SA/189/2012	12/12/2013	SURESHBHAI MANSUKHBHAI MAKWANA,	MR GAJENDRA P BAGHEL,MR SAMIR B GOHIL,(MR J P BAGHEL)	ALPABEN SURESHBHAI MAKWANA DAUGHTER OF CHANDUBHAI J VAGHE,	MR BM MANGUKIYA,MS BELA A PRAJAPATI
2305	SA/191/2012	17/09/2012	JAGDISHBHAI DEVSHIBHAI JUNGI,	MR JIGAR G GADHAVI	KANJIBHAI DEVSHIBHAI JUNGI,VIJYABEN DEVSHIBHAI JUNGI,MUKTABEN DEVSHIBHAI JUNGI,LALITABEN DEVSHIBHAI JUNGI,PRABHABEN DEVSHIBHAI JUNGI,VIJAYBHAI DEVSHIBHAI JUNGI,VELJIBHAI DEVSHIBHAI JUNGI,ARUNABEN DEVSHIBHAI JUNGI,MANJULABEN DEVSHIBHAI JUNGI	
2306	SA/192/2012	24/09/2012	SHUKKARBHAI HARIBHAI,	MR RUSHABH R SHAH,MR HARDIK H DAVE	YOUSUFBHAI AHMEDBHAI,YAKUBBHAI @ AKUJI AHMEDBHAI,NAGINBHAI GOVANBHAI,CHHAGANBHAI GOVANBHAI,RAMANBHAI GOVANBHAI	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2307	SA/195/2012	13/02/2014	PATEL KAJALBEN VISHNUBHAI,	MR.RAJESH B SONI,MR. KANJIBHAI M BHUT	PATEL PULKIT KANIYALAL,	MR PANKAJ S CHAUDHARY
2308	SA/196/2012	12/11/2013	MUSTUFABHAI USMANBHAI KURESHI,	MR SP MAJMUDAR,MR P P MAJMUDAR	PALANPUR NAGARPALIKA,ADMINISTRATOR	NOTICE SERVED BY DS,MR MEHUL H RATHOD
2309	SA/199/2012	03/06/2014	MAHENDRA K SHAH (DECD) THROUGH LEGAL HEIRS,SHAH KAMINIBEN MAHENDRABHAI,SHAH DARSHNABEN MAHENDRABHAI,SHAH PARAS MAHENDRABHAI,SHAH CHIRAG MAHENDRABHAI	DECEASED LITIGANT,MS TRUSHA H MEHTA	JYOTSHANABEN P PRAJAPATI,	MR NV GANDHI
2310	SA/200/2012	12/03/2012	BHARUCH NAGAR SEVA SADAN,ENGINEER OF WATER WORKS	MR MEHUL SHARAD SHAH	AKBARBHAI BHAVSANGBHAI RAJ,	MR KM SHETH
2311	SA/201/2012	04/01/2014	JAHANGIRKHAN HUSENKHAN NAGORI THROUGH POA LATIFKHAN J NAGORI,LATIFKHAN JAHANGIRKHAN NAGORI,FIROZKHAN JAHANGIRKHAN NAGORI,NASIRKHAN JAHANGIRKHAN NAGORI	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2312	SA/202/2012	04/01/2014	PANCHAL HEMCHANDBHAI TULSIDAS,	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2313	SA/203/2012	04/01/2014	LADHURAM CHHAGANLAL PADHIYAR,MAHENDRAKUMAR CHHAGANLAL PADHIYAR	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2314	SA/204/2012	04/01/2014	GOVINDBHI KESHUMAL GAJANANI (DECD)THROUGH VASANTIBEN G GAJ,	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2315	SA/205/2012	04/01/2014	RAMESHKUMAR NATHALAL MALI,	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2316	SA/206/2012	04/01/2014	LATIFKHAN JEHANGIRKHAN NAGORI THROUGH POA J H NAGORI,	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2317	SA/207/2012	04/01/2014	LATIFKHAN JEHANGIRKHAN NAGORI THROUGH JAHANGIRKHAN H NAGORI,	(MR JD AJMERA)	PALANPUR NAGARPALIKA,	MR MEHUL H RATHOD
2318	SA/208/2012	02/11/2013	SAADIQ MOHAMMED CHUNCHLA,AIYUB MOHAMMED CHUNCHLA,ASLAM MOHAMMED CHUNCHLA,SHABBIR MOHAMMED CHUNCHLA	(MR SK BUKHARI)	MOHAMMEDHANIF A MAJID CHUNCHLA,MUKHTYAR A MAJID CHUNCHLA,FAROOQ A MAJID CHUNCHLA,YAKUB A MAJID CHUNCHLA	MR MEHUL S SHAH,(MR SURESHM SHAH)
2319	SA/209/2012	27/12/2012	ISMAIL GAFURBHAI VOHRA,	MR SHIVANG J SHUKLA	KIRIT BHAGVATPRASAD VYAS THROUGH POA HIMANSHU K VYAS,	MRS KETTY A MEHTA
2320	SA/211/2012	12/10/2012	CHINUBHAI ZAVERBHAI PATEL,NARENDRABHAI ZAVERBHAI PATEL	THAKKAR AND PAHWA ADVOCATES	SANJAYBHAI GUNVANTBHAI THAKKARTHRO'POA MUNNABEN @ JAGURTIBEN,SUBHASHBHAI PUJABHAI PATEL THROUGH POA MUNNABEN @ JAGURTI,NARSHINHBHAI LALLUBHAI PATEL (DECD),RAMESHBHAI NARSHINHBHAI LALLUBHAI PATEL,MAHENDRABHAI NARSINHBHAI PATEL,HANSHABEN RAVJIBHAI PATEL (DECD),BHARTIBEN ARVINDBHAI PATEL,MINABEN ARVINDBHAI PATEL,HIMANSHU RAMESHBHAI PATEL,HARKHABEN ZAVERBHAI (DECD),BHAILABHAI ZAVERBHAI PATEL,PRAVINBHAI ZAVERBHAI PATEL	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SHITAL R PATEL
2321	SA/212/2012	10/01/2012	KACHARABHAI JETHABHAI PARMAR,	MR PM LAKHANI,MS CHETNABEN JOSHI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI	BHARUCH TEXTILE MILL,	

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2322	SA/213/2012	10/01/2012	SUBHASH ICHHASHANKAR PARMAR,JAYABEN SUBHASHCHANDRA PARMAR	MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT	PUSHPABEN MANSUKHLAL NAKUM,FARIDABEN RAFIKBHAI MAKWANA	
2323	SA/214/2012	13/11/2013	CHHAGANBHAI LIMBABHAI BHALALA,	MR. JAY M THAKKAR	VINODBHAI LIMBABHAI BHALALA,	(MR KAMAL M SOJITRA)
2324	SA/215/2012	02/12/2013	BHARUCH NAGARPALIKA,	MR MEHUL SHARAD SHAH	DHIRAJLAL HARKISHANDAS INTWALASINCE DECD.THRO HIS HEIRS,NARMADABEN WD/O DHIRAJBHAI INTVALA,HANSABEN W/O JAYANTIBHAI KHODABHAI PRAJAPATI,JAYESHBHAI DHIRAJLAL INTWALA (SON),JYOTIBEN W/O. DEVENDRA N. PRAJAPATI,NITABEN WD/O. RAJESHBHAI DHIRAJLAL INTWALA.,DHARABEN RAJESHBHAI INTWALA,MIRABEN RAJESHBHAI INTWALA,PINAK RAJESHBHAI INTWALA,THAKOREBHAI HARKISHANDAS INTWALA,KETANBHAI ARVINDBHAI INTWALA,EXECUTIVE SUPERINTENDENT	,MR JIGAR M PATEL
2325	SA/216/2012	18/03/2013	PASCHIM GUJARAT VIJ COMPANY LIMITED,THE EXECUTIVE ENGINEER	MS LILU K BHAYA	RAJENDRA CHAMPAKLAL SHAH,	MR PJ KANABAR
2326	SA/217/2012	04/02/2013	ASHOK DALSUKHRANA,RASIKDALSUKHRANA,SUMANBHAIDAL SUKHRANA,ALKADALSUKH SHASHIKANT MANILAL	MS E.SHAILAJA	RAJESH BABUBHAI RANA,DIPAK BABHAI RANA SINCE DECD. THRO HSI HEIRS,MINABEN DIPAK W/O DIPAK B.RANA,RUSHAB DIPAK S/O D.B.RANA',DIPTI DIPAKBHAI D/O D.B.RANA,HIRAL PRASHANTBHAI D/O D.B.RANA,KIRIT BABUBHAI RANA,SAGUNBHAI BABUBHAI RANA,PUNAMBEN BABUBHAI RANA,SUREKHA BABUBHAI RANA	,NOTICE NOT RECD BACK,MR JINESH H KAPADIA
2327	SA/218/2012	22/10/2012	DHULABHAI SHANABHAI PATEL,	MR MRUGEN K PUROHIT	HEIRS OF DECD. MANGALBHAI NARSIBHAI PATEL AS PER ORDER PASSE,VIMLABEN WD/O MANGALBHAI NARSINHBHAI,RAMESHBHAI MANGALBHAI PATEL,ARVINDBHAI MANGALBHAI PATEL,SHAKUBEN MANGALBHAI PATEL,RAMABHAI NARSINHBHAI PATEL,ARVINDBHAI MANGALBHAI PATEL	
2328	SA/219/2012	11/05/2012	KABHAIBHAI SHANABHAI (SIC.SHABHAIBHAI) SODHA,	MR DIPAK R DAVE	ABHABHAI SHANKARBHAI SODHA,	MR NK MAJMUDAR
2329	SA/221/2012	08/10/2017	KHARAK MAGANBHAI NATHABHAI DHEDHI,KHARAK VALLABHBHAI NATHABHAI DHEDHI,KHARAK JASUBHAI NATHABHAI DHEDHI	MR. MAHITOSH U SINGH	MAHUVA NAGARPALIKA THROUGH CHIEF OFFICER,NATHABHAI NARANBHAI BAMBHANIYADELETED AS PER COURT'S ORDER,L P RAJYAGURU,KHARAK NATHABHAI SHIBABHAI DELETED AS PER COURT'S ORDER,KHARAK NAGJIBHAI SHIBABHAI,KHARAK RAJABHAI SHIBABHAI SINCE DECD. THRO HIS HEIRS,KHARAK JITUBHAI RAJABHAI,KHARAK ASHOKBHAI RAJABHAI,NATUBHA LAKHUBHA DARBAR DELETED AS PER COURT'S ORDER,JOGI JADAVBHAI POLABHAI DELETED AS PER COURT'S ORDER,JOGI PARVATIBEN BALUBHAI,KOLI SONDABHAI LAKHABHAI DELETED AS PER COURT'S ORDER,JOGI KARSHANBHAI DAYABHAI,KOLI GHUGHABHAI AJABHAI DELETED AS PER COURT'S ORDER,KOLI BABUBHAI KHADABHAI,BABAR SAMATBHAI MALABHAI DELETED AS PER COURT'S ORDER,BABAR MANUBHAI SAMATBHAI,BABAR BABUBHAI SAMATBHAI,KOLI HAMIRBHAI NANABHAI DELETED AS PER COURT'S ORDER,KOLI LAKHABHAI JODHABHAI DELETED AS PER COURT'S ORDER,KOLI RAMJIBHAI RAJABHAI,KOLI LAVJIBHAI RAMJIBHAI,KOLI NARANBHAI RAMBHAI,KOLI KANABHAI RAMBHAI DELETED AS PER COURT'S ORDER,BALUBHAI SAMATBHAI BABAR DELETED AS PER COURT'S ORDER,KOLI PRATAPBAHI MOHANBHAI,SANDHI PIRBHAI HUSSAINBHAI,JOGI CHIMANBHAI JADAVBHAI DELETED AS PER COURT'S ORDER	,NOTICE SERVED,DELETED,THAKKAR AND PAHWA ADVOCATES
2330	SA/223/2012	26/09/2013	HARJIBHAI JIVABHAI HARIJAN,	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI	MANAGER RELIANCE INDUSTRIES LIMITED,MAMLATDAR,DEPUTY COLLECTOR,STATE OF GUJARAT	,NANAVATI ASSOCIATES

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2331	SA/224/2012	26/09/2013	KARIBEN GORABHAI,MANSUKHBHAI BABUBHAI	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI	MANAGER RELIANCE INDUSTRIES LIMITED,MAMLATDAR,DEPUTY COLLECTOR,STATE OF GUJARAT	,NANAVATI ASSOCIATES
2332	SA/225/2012	26/09/2013	HARIJAN GOVABHAI JIVABHAI,	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI	MANAGER RELIANCE INDUSTRIES LIMITED,MAMLATDAR,DEPUTY COLLECTOR,STATE OF GUJARAT	,NANAVATI ASSOCIATES
2333	SA/226/2012	26/09/2013	PURABIYA TAKHUBHAI RAJABHAI,	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI	MANAGER RELIANCE INDUSTRIES LIMITED,MAMLATDAR,DEPUTY COLLECTOR,STATE OF GUJARAT	,NANAVATI ASSOCIATES
2334	SA/227/2012	12/04/2012	NATHIBHAI NANJIBHAI PARMAR (WIDOW AND LEGAL HEIR OF NANJI,	MR.HARDIK B SHAH	JUNAGADH AGRICULTURE UNIVERSIT,EXECUTIVE ENGINEER	MR DG CHAUHAN
2335	SA/228/2012	12/09/2013	CHAIRMAN,SUPERINTENDING ENGINEER,PRINCIPAL SECRETARY, STATE OF GUJARAT, SACHIVALAYA, GANDHI-	(MR NIRZAR S DESAI)	HEIRS OF DECEASED BANSIBHAI NARSHIBHAI BHIL, MANGABEN WD/O,VINUBHAI BANSHIBHAI BHIL SINCE DECD.THRO HIS HEIRS,SUMITRABEN VINUBHAI BHIL,RINABEN VINUBHAI BHIL,SACHINBHAI VINUBHAI BHIL,ALPESHBHAI VNUBHAI BHIL,JASHWANTBHAI BANSHIBHAI BHIL,SUDHIRBHAI BANSHIBHAI BHIL,PANKAJBHAI BANSHIBHAI BHIL,SUBHASHBHAI BANSHIBHAI BHIL	,NOTICE SERVED,UNSERVED EXPIRED (N)
2336	SA/229/2012	05/02/2013	KHIMJIBHAI LAKHABHAI(KANABI-PATEL) (DECD) THROUGH NANJIBHAI,POPATBHAI KHIMJIBHAI PATEL,BALUBHAI KHIMJIBHAI PATEL,MANUBHAI KHIMJIBHAI PATEL	MR AMAR D MITHANI	THE STATE OF GUJARAT,THE CONSERVATOR OF FOREST,THE DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2337	SA/235/2012	28/01/2013	JYOTINDRA BHIKHALAL TRIVEDI THROUGH MUKESH V GANATRA,	HL PATEL ADVOCATES	ANANTRAI NARANDAS GANATRA,	
2338	SA/236/2012	16/10/2012	DIGVIJAY SHIVKUMAR MEHTA,PRAFULLABEN DIGVIJAY MEHTA	MR IM PANDYA	JAYNTILAL CHHAGANLAL SHAH,	
2339	SA/237/2012	20/12/2012	SHAMALBHAI NARANBHAI PATEL,	MS ARCHANA P PATEL	SARPANCH,THE STATE OF GUJARAT	
2340	SA/238/2012	16/10/2012	MALAV SATISHKUMAR PATEL,	MR MAUNISH T PATHAK	THE REGIONAL MANAGER,	
2341	SA/239/2012	01/09/2015	THE MAMLATDAR THE LAND ACQUISITON,	GOVERNMENT PLEADER	JAYANTILAL MOHANLAL PATEL,YOGENDRA HARJIVANDAS PATEL	RULE SERVED,(MR NIKHIL S KARIEL)
2342	SA/240/2012	01/09/2015	THE MAMLATDAR THE LAND ACQUISITION,	GOVERNMENT PLEADER	RAMESHCHANDRA B AMIN,MANGUBEN SHANKERLAL PATEL	RULE SERVED,UNSERVED EXPIRED (R),(MR NIKHIL S KARIEL)
2343	SA/241/2012	01/09/2015	THE MAMLATDAR THE LAND ACQUISITION,	GOVERNMENT PLEADER	MANGALBHAI VALLABHBHAI PATEL,	RULE UNSERVED,(MR NIKHIL S KARIEL)
2344	SA/242/2012	11/07/2012	KOLI SURABHAI VITHALBHAI,	MR RAJESH O GIDIYA	KOLI MARGHABEN RUPABHAI,	MR MP SHAH,MS. KRUTI M SHAH
2345	SA/245/2012	19/10/2012	GUNVANTRAI MOHANLAL KAKKAD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	LALITKUMAR MOHANLAL KAKKAD,SURESHCHANDRA MOHANLAL KAKKAD,RAGHUVIR MOHANLAL KAKKAD,RAJENDRA MOHANLAL KAKKAD	
2346	SA/246/2012	04/10/2013	YASHVANTBHAI PRABHUDAS SOLANKI,	MR ASHISH M DAGLI	USHABEN NARENDRAKUMAR SOLANKI,BHUMITABEN PANKAJKUMAR	MR NV GANDHI
2347	SA/247/2012	22/10/2012	DEVYANIBEN JASHBHAI DESAI THROUGH POA SHREE VINUBHAI R P,	MR PRADEEP PATEL	MANUBHAI JETHABHAI PATEL,	(MR BIREN A VAISHNAV)
2348	SA/248/2012	24/09/2013	RAMJI MANJI ASARI (DECD) THROUGH LEGAL HEIRS,ASHWINBHAI RAMJIBHAI ASARI,KANTIBHAI RAMJIBHAI ASARI,KALIDAS RAMJIBHAI ASARI,KAVJIBHAI RAMJIBHAI ASARI,POPATLAL RAMJIBHAI ASARI	MR HR PRAJAPATI	RASIBEN WIDOW OF GALJIBHAI MANJIBHAI ASARI,NAVJIBHAI MANJIBHAI ASARI	MR JIGAR D DAVE
2349	SA/249/2012	07/01/2015	RANJANBEN H JOSHI,HEMATLAL C JOSHI	MR MEHUL S SHAH,(MR SURESHM SHAH)	SOMABHAI KHODIDAS PATEL,	RC JANI & ASSOCIATE
2350	SA/251/2012	12/04/2012	PRAHLADBHAI BECHARBHAI BHOI,	MR MTM HAKIM	SOMALAL SHANKARLAL SUKHADIYA,CHANDRAKANT SHANKARLAL SUKHADIYA	
2351	SA/252/2012	12/04/2012	PRAHLADBHAI BECHARBHAI BHOI,	MR MTM HAKIM	SOMALAL SHANKARLAL SUKHADIYA,CHANDRAKANT SHANKARLAL SUKHADIYA	

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2352	SA/253/2012	12/11/2012	KESHARBEN SANGHA PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	JIVATIBEN SANGHA PATEL,BAVABHAI POPATBHAI PATEL	
2353	SA/255/2012	21/12/2012	DR.BIPIN CHHABILBHAI SHAH,	MR. R.D.KINARIWALA	RASHMI BIPINBHAI SHAH,	MR VAJUBHAI D THORIA
2354	SA/260/2012	03/06/2013	NAGJIBHAI SAVABHAI,JOGABHAI SAVABHAI,KHENGARBHAI SAVABHAI,RAMAIYABEN SAVABHAI,VIJUBEN SAVABHAI,RANIBEN SAVABHAI	MR PRADEEP PATEL	SARABHAI BHAGVANBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2355	SA/262/2012	18/07/2013	KANJIBHAI KALABHAI VASAIYA,KAMJIBHAI KALABHAI VASAIYA,DITABHAI KALABHAI VASAIYA	MR CJ VIN	SABHAPATI, NAGAR PANCHAYAT JHALOD,OBSERVER OFFICER R & B DIVISION,MAMLATDAR,THE COLLECTOR	NOTICE SERVED BY DS,(MR NIRAL R MEHTA)
2356	SA/263/2012	25/02/2013	ASHOKBHAI THAKORBHAI PARMAR,DIPAKBHAI THAKORBHAI PARMAR	MR DHIRAJ M PATEL	BHAGUBHAI NARANBHAI PATEL,JAGUBHAI NARANBHAI PATEL,THAKORBHAI DAYARAMBHAI PATEL (DELETED IN APPEAL NO.217/2012,BHAGUBHAI NAROTTAMBHAI PATEL,GOPALBHAI VITTHALBHAI PATEL	,NOTICE SERVED,MR ZUBIN F BHARDA
2357	SA/264/2012	01/09/2015	THE MAMLATDAR THE LAND ACQUISITION,	GOVERNMENT PLEADER	PRAHLADBHAI SHANKERBHAI PATEL,RAKESHKUMAR JASHBHAI DESAI	RULE SERVED,(MR NIKHIL S KARIEL)
2358	SA/265/2012	26/12/2012	BAROT ZALAKBEN D/O JAYDEVBHAI BAROT,	MR PRATIK B BAROT	BAROT SANDIPKUMAR CHANDRAKANT,	NOTICE NOT RECD BACK,MR. YOGENDRA THAKORE
2359	SA/267/2012	21/12/2012	RAMABEN ARJANBHAI DANGAR,	MR VIMAL M PATEL	THE STATE OF GUJARAT,THE SECRETARY,THE DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER
2360	SA/268/2012	14/12/2012	RAMESHBHAI LALJIBHAI TADVI,	MR CHIRAG B PATEL	KRISHNAPRASAD P SINGH,	
2361	SA/269/2012	29/11/2013	BHADRAYU C VACHHARAJANI,	(MR HEMANG R RAWAL)	SAURASTRA UNIVERSITY,VICE CHANCELLOR	MR AR THACKER
2362	SA/270/2012	19/12/2012	UNION OF INDIA THROUGH MINISTRY OF HOME AFFAI,THE DEPUTY INSPECTOR GENERAL,JOINT ASSISTANT, DIRECTOR (ADM.)	MR YV VAGHELA	RAMESH CHANDRA NATHABHAI RAMOLIYA,	
2363	SA/273/2012	02/11/2013	LAXMIBEN SUMANBHAI RANA,	MR MRUGEN K PUROHIT	SAVITABEN ASHABHAI PATEL,BHARTIBEN G MORI (RHARATBHAI G MORI),NARSINHBHAI J SOLANKI	NOTICE SERVED BY DS
2364	SA/274/2012	30/01/2013	THE STAE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HITESH CONSTRUCTION,	MR BS PATEL
2365	SA/275/2012	17/10/2013	BHURABHAI ARSHIBHAI (DECD) THROUGH JAHIBEN WD/O BHURABHAI,NATHABHAI BHURABHAI,PRAVINBHAI BHURABHAI,GANGJIBHAI BHURABHAI,SHANTUBEN DANABHAI,LABHUBEN KARSANBHAI,SHIVUBEN KANUBHAI	MR HRIDAY BUCH	VALLABHBHAI KHIMABHAI,	MR HARSHAD K PATEL
2366	SA/276/2012	02/07/2013	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PRAVINCHANDRA LAKHUBHAI SONAI,	MR CHINTAN S POPAT
2367	SA/278/2012	28/03/2017	NATVARLAL DAYABHAI DARJI THROUGH POA MANSANGBHAI KANJIBHAI GACHI,	MR SP MAJMUDAR,MR VIMAL A PUROHIT	STATE OF GUJARAT,THE COLLECTOR-JAMNAGAR,RELIANCE PROJECT ENGINEERING ASSOCIATES LTD-KHAVADI	GOVERNMENT PLEADER,NOTICE SERVED,NANAVATI ASSOCIATES
2368	SA/281/2012	02/05/2013	BIJALBHAI RAMBHAI HARIJAN,	MS SHACHI G MATHUR	STATE OF GUJARAT,THE TRAKUDA GRAM PANCHAYAT,SOMABHAI PUNABHAI,VASHRAMBAHI PUNABHAI	
2369	SA/283/2012	26/03/2014	SHAMUBEN RAMSANGBHAI,MANJUBEN RAMSANGBHAI	(MR VM PANCHOLI)	HEIRS OF MANUBHAI RAMSANGBHAI HULASHBEN MANUBHAI NAKUM,GOVABHAI MANUHAI NAKUM,VIJAYBHAI MANUBHAI NAKUM,CHANDUBHAI MANUBHAI NAKUM	MS MEGHA JANI
2370	SA/284/2012	01/08/2014	HITENDRABHAI BALKRUSHNA PATEL,	HL PATEL ADVOCATES	KUMUD ALIAS KALPANA D/O. BABUBHAI CHOKSI,	
2371	SA/286/2012	18/12/2012	THE DEPUTY COLLECTOR (EVICTION) COMPETENT OFFICER,DEPUTY ENGINEER	GOVERNMENT PLEADER	MUKESH V PANDYA,	
2372	SA/287/2012	03/06/2013	KANUBHAI SHANKARBHAI PATEL,	(MR NC NAYAK),MS JYOTSNA M AMIN	SATYAVATIBEN JAIGOPAL AGRAWAL,DINESHKUMAR RAMKUMAR GUPTA,RAKESHBHAI GANPATBHAI PRAJAPATI	,MR JAYESH M PATEL
2373	SA/288/2012	26/02/2013	THE GUJARAT GOVERNMENT,D S P PORBANDAR	GOVERNMENT PLEADER	DUDA MEGHNA (DECD) THROUGH SHRIMATI JAYABEN DUDAB,SHAILESH DUDABHAI,JAYESH DUDABHAI,KOMALBEN DUDABHAI	(MR HM PRACHCHHAK)

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2374	SA/289/2012	28/12/2012	SURAT MUNICIPAL CORPORATION,	MR KAUSHAL D PANDYA	STATE OF GUJARAT,COLLECTOR, SURAT,ASSISTANT COLLECTOR,DINESH BHAI BABUBHAI PHOTOGRAPHER,BABUBHAI VALLABHBHAI PHOTOGRAPHER(DECD.THR'HEIRS),MRUDULESH BABUBHAI PHOTOGRAPHER,KRUPA KAMALKANT PORWAL,SAROJBEN W/O BABUBHAI VALLABHBHAI PHOTOGRAPHER,PRADIP BABUBHAI PHOTOGRAPHER	,MR AMIT V THAKKAR
2375	SA/290/2012	13/03/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHAMA LAXMAN UKABHAI,	MR ANSHIN H DESAI
2376	SA/295/2012	02/12/2013	THE STATE OF GUJARAT,THE SECRETARY	GOVERNMENT PLEADER	AMTHABHAI T PATEL,	NOTICE SERVED BY DS
2377	SA/297/2012	01/07/2013	RAJKOT MUNICIPAL CORPORATION (THROUGH COMMISSIONER),	MR NISHANT LALAKIYA	HIRABHAI KALABHAI KOLI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
2378	SA/298/2012	05/06/2013	SADAJJI DANAJI (DECD) THROUGH DUDAJI SADAJI(DECD),SAMBAI WD/O DUDAJI SADAJI,ROOPBAI DUDAJI D/O DUDAJI SADAJI AND WIFE OF HAJIKHAN PUNJAJ,HABIBBHAI DUDAJI MALEK S/O DUDAJI SADAJI,ILLIYASBHAI DUDAJI MALEK S/O DUDAJI SADAJI,SAKINABEN D/O DUDAJI MALEK AND WIFE OF HUSSAINKHAN HAMIRKHAN,HEBAJI SADAJI (DECD) THROUGH LEGAL HEIRS,MALEK BHANBAI HEBAJI D/O HEBAJI SADAJI,MALEK RASULKHAN HEBAJI S/O HEBAJI SADAJI,MALEK RAHIMKHAN HEBAJI S/O HEBAJI SADAJI,MALEK ISABKHAN HEBAJI S/O HEBAJI SADAJI,HAJIKHAN SADAJI,RUPAJI SADAJI	MR.D K.PUJ	MOHANBHAI NANJIBHAI KANBI (DECD)THROUGH LEGAL HEIRS,NATHUBHAI MOHANBHAI KANBI (DECD) THROUGH LEGAL HEIRS,KANBI BHANIBEN DHANRAJBHAI D/O MOHANBHAI NANJIBHAI,KANBI MEGHABEN NATHUBHAI WD/O NATHUBHAI MOHANBHAI KANBI,CHAUDHARY(KANBI) GOVINDBHAI NATHUBHAI S/O NATHUBHAI MOHANB,CHAUDHARY (KANBI) HARJIBHAI NATHUBHAI SON OF NATHUBHAI MOHAN,CHAUDHARY (KANBI)DHANIBEN DEVSIBHAI DAUGHTER OF NATHUBHAI MO,CHAUDHARY (KANBI) MAHADEVBHAI NATHUBHAI SON OF NATHUBHAI,CHAUDHARY (KANBI) KAMLESHBHAI NATHUBHAI SON OF NATHUBHAI,CHAUDHARY (KANBI) JAYANTIBHAI NATHUBHAI SON OF NATHUBHAI	,MR P P MAJMUDAR,MR. NISHIT P GANDHI
2379	SA/4/2013	01/10/2013	PARMAR RAMSINH KALUSINH,PARMAR PRAVINSINH RAMSINH	MR.HIREN M MODI	RATHOD VAJESINH DANSINH,STATE OF GUJARAT	
2380	SA/5/2013	09/05/2013	SURYAKANT SHIVLAL PARMAR,	MR ZUBIN F BHARDA	SOBHANABEN DIRAJLAL BHATT,YASHVANTKUMAR JENTILAL SHAH,MAHESHBHAI MANMOHANBHAI SHAH,KANCHANBEN GOKALDAS CHHAG,GOKALDAS GOVINDJI CHHAG,GIRISH GOKALDAS CHHAG,KAMLESHBHAI GOKALDAS CHHAG,KANTILAL GOKALDAS CHHAG,BHARATBHAI GOKALDAS CHHAG,GIRISHKUMAR DHIRAJLAL CHHAG	,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH), (MR NIRZAR S DESAI)
2381	SA/8/2013	05/09/2013	GANDHI CHANDRAKANTBHAI VITHTHALBHAI,	(MRS VD NANAVATI)	BONIBEN W/O VALJIBHAI CHIKABHAI,NATUBHAI VALJIBHAI CHRISTY (DECD) THROUGH LEGAL HEIRS,JOHKINBHAI VALJIBHAI CHRISTY,JAMESBHAI VALJIBHAI CHRISTY,NIRUBEN VALJIBHAI CHRISTY,ROSALIYABEN VALJIBHAI CHRISTY,KAMLABEN NATUBHAI CHRISTY,GITABEN NATUBHAI CHRISTY,NITABEN NATUBHAI CHRISTY,LATE PRAKASHBHAI NATUBHAI - [UNMARRIED],NATUBHAI VALJIBHAI CHRISTY (DECD)THROUGH LEGAL HEIRS,KAMLABEN NATUBHAI CHRISTY,GITABEN NATUBHAI CHRISTY,NITABEN NATUBHAI CHRISTY,PRAKASHBHAI NATUBHAI(DECD),JOHKINBHAI VALJBHAI CHRISTY,JAMESHBHAI VALJBHAI CHRISTY,NIRUBEN VALJIBHAI CHRISTY,ROSALIYABEN VALJIBHAI CHRISTY,BONIBEN WD/O VALJIBHAI CHIKABHAI,BABUBHAI VALJIBHAI CHRISTY DECD.,AMBALAL VALJIBHAI CHRISTY,CHRISTY BABUBHAI VALJBHAI (DECD) THROUGH LEGAL HEIRS,ANJANABEN BABUBHAI CHRISTY,NILESHBHAI BABUBHAI CHRISTY,NITABEN BABUBHAI CHRISTY,CHRISTY AMBALAL VALJIBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR JA ADESHRA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2382	SA/9/2013	05/09/2013	GANDHI CHANDRAKANTBHAI VITHHALBHAI,	(MRS VD NANAVATI)	BABUBHAI VALJIBHAI CHRISTY (DECD)THROUGH LEGAL HEIRS,ANJANABEN BABUBHAI CHRISTY,NILESHBHAI BABUBHAI CHRISTY,NITABEN BABUBHAI CHRISTY,AMBALAL VALJIBHAI CHRISTY,BONIBEN W/O VALJIBHAI CHIKABHAI(DECD),NATUBHAI VALJIBHAI CHRISTY (DECD)THROUGH LEGAL HEIRS,JOHKINBHAI VALJIBHAI CHRISTY,JAMESBHAI VALJIBHAI CHRISTY,NIRUBEN VALJIBHAI CHRISTY,ROSALIYABEN VALJIBHAI CHRISTY,KAMLABEN NATUBHAI CHRISTY,GITABEN NATUBHAI CHRISTY,NITABEN NATUBHAI CHRISTY,PRAKASHBHAI NATUBHAI(DECD) THROUGH LEGAL HEIRS,NATUBHAI VALJIBHAI CHRISTY (DECD) THROUGH LEGAL HEIRS,ANJANABEN BABUBHAI CHRISTY,NILESHBHAI BABUBHAI CHRISTY,NITABEN BABUBHAI CHRISTY,JOHVINBHAI VALJIBHAI CHRISTY,JAMESHBHAI VALJIBHAI CHRISTY,NIRUBEN VALJIBHAI CHRISTY,ROSALIYABEN VALJIBHAI CHRISTY	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR JA ADESHRA
2383	SA/10/2013	04/10/2013	GALALBEN KUNVARJIBHAI (DECD) THROUGH NIRUBEN BHURABHAI,KOKILABEN BHURABHAI	MR MRUGEN K PUROHIT	NATAVARLAL HARJIVANDAS,	MR DIPEN K DAVE
2384	SA/11/2013	17/06/2015	CHHAGANLAL SHANKARLAL (DECD) THROUGH LEGAL HEIRS,GANGABEN WIDOW OF CHHAGANBHAI SHANKARLAL (EXPIRED),SHARDABEN D/O OF CHHAGANBHAI SHANKARLAL,KOKILABEN D/O CHHAGANBHAI SHANKARLAL,NAGINBHAI CHHAGANLAL BHOI,INDIRABEN D/O CHHAGANLAL,SHANKARLAL JAGDISHBHAI CHHAGANLALBHAI,VINUBHAI CHHAGANLAL BHOI,VIRMILABEN D/O CHHAGANLAL SHANKARLAL,SURESHBHAI CHHAGANLAL BHOI	MR VASANTS SHAH	PRAJAPATI NARMADABEN HARMANBHAI,	(MR NIKHIL S KARIEL)
2385	SA/12/2013	26/04/2013	UTTAR GUJARAT VIJ COMPANY LTD,DEPUTY ENGINEER	MR DIPAK R DAVE	KUSHAL KALPESHKUMAR PATIBANDHASINCE MINOR THROUGH KALPESHKUM,THE VISNAGAR NAGARPALIKA THROUGH CHIEF OFFICER	MR MEHUL H RATHOD,MS TEJAL A VASHI
2386	SA/14/2013	02/11/2013	PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH DEPUTY ENGINEE,	MR PREMAL R JOSHI	KADVABHAI LAXMANBHAI (DECD) THROUGH RAJIBEN KADVABH,KETANBHAI KADVABHAI (MINOR) THRO' RAJIBEN KADVABHAI,RAMESHBHAI KADVABHAI(MINOR) THRO' RAJIBEN KADVABHAI,RANJIT KADVABHAI (MINOR) THRO' RAJIBEN KADVABHAI	(MR SANDEEP N BHATT)

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2387	SA/18/2013	20/02/2013	SEVAK INDIRABEN KRUSHNALAL,SEVAK BHAGWATIBEN KRUSHNALAL	MR JR SHAH	SEVAK JAYNATILAL JAYRANCHHOD (DECD)THROUGH LEGAL HEIRS,DEVDATTABHAI JAYANTILAL SEVAK,BALCHANDRA JAYANTILAL SEVAK,MANMOHAN JAYANTILAL SEVAK (DECD) THROUGH LEGAL HEIRS,SHYAMAL JAYANTILAL SEVAK,RANCHHODBHAI JAYANTILAL SEVAK,GITABEN D/O JAYANTILAL JAYRANCHHOD SEVAK,KALPNABEN D/O JAYNATILAL JAYRANCHHOD SEVAK,SAILESHBHAI MANMOHAN SEVAK,MAULIKBHAI MANMOHAN SEVAK,SEVAK PRADHYUMAN GADHAR,SEVAK HARIPRASAD GADHAR,SEVAK KANAIYALAL GADHAR,SEVAK KUNJBIHARI GADHAR,DEKOR TEMPLE COMMITTEE,BIPINCHANDRA JIVANLAL DIWAN CHAIRMAN, DAKOR TEMPLE COMMITT,INDRAVADAN PRANLAL SHAH TRUSTEE, DAKOR TEMPLE COMMITTE,BHALCHANDRA GOPALDAS TAMBELKARTRUSTEE, DAKOR TEMPLE COMMITTE,KANAILAL MANEKLAL DAVE TRUSTEE, DAKOR TEMPLE COMMITTE,DWIJENDRABHAI G DESAI TRUSTEE, DAKOR TEMPLE COMMITTE,BANSIDHAR J PATHAK MANAGER SHRI DAKOR TEMPLE COMM,KHAMBHOLJA BHARATBHAI KANAIYALAL,SEVAK HARIBHAI NANDILAL	
2388	SA/20/2013	26/02/2013	HARESHBHAI JATARIA CHAUDHARY RY,	MR VIJAY H NANGESH	PADMABEN JASUBHAI,	
2389	SA/23/2013	28/01/2013	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR.VARUN K.PATEL	JASHBHAI BHIKHABHAI RATHOD,	MS ARCHANA R ACHARYA
2390	SA/24/2013	23/01/2013	LALABHAI DAHYABHAI PARMAR L.H. OF PARMAR ISHWARBHAI,	MR JA ADESHRA	AJAY BHALCHANDRA TAMBWEKAR L.H. OF,	
2391	SA/27/2013	18/04/2013	PRAVINCHANDRA LALJIBHAI SARANIYA,	MR DHAVAL D VYAS	SARANIYA CHHAGAN GIGA (DECD) THROUGH LEGAL HEIRS,HEMIBEN AMARSHI SARANIYA,SARANIYA DHARAMSHI CHHGAN	,MR SP MAJMUDAR
2392	SA/28/2013	19/02/2013	ARJAN NARAN (DECD) THROUGH LEGAL HEIRS,MOTIBEN ARJAN,LAXMAN ARJAN,BHAGWANJI ARJAN,AMARSHI ARJAN	(MR DEEPAK M SHAH)	JEDIBAI MOHAN,VALJI MOHAN,VIJYABEN MOHAN,HARKANT MOHAN,SATWARA MOTI NARAN,CHHAGAN BHIMJI,KHODIDAS BHIMJI	,MR PREMAL S RACHH,MR DIGANT M POPAT
2393	SA/29/2013	08/06/2014	PATEL RAMESHBHAI DAHYABHAI,	BHARGAV KARIA & ASSO	PATEL PRANAV KIRITBAHI (VANDANA),PATEL MILAN KIRITBHAI,PATEL KALABEN KIRITBHAI	MR HM PARIKH,MR RASESH H PARIKH
2394	SA/30/2013	18/11/2013	LALLANSINGH MUDRIKASINGH,	MR AMRISH K PANDYA	MANALI SUNDERDAS JAGASIA,	(MR NALIN K THAKKER)
2395	SA/39/2013	06/06/2013	KANJIBHAI KALABHAI CHAUHAN (DECD)THROUGH LEGAL HEIRS,HARESHKUMAR KANJIBHAI CHAUHAN	MR NIRAV C SANGHAVI	MUKTABEN PRABHUDAS TANNA,P G V C L	
2396	SA/40/2013	06/06/2013	KANJIBHAI KALABHAI CHAUHAN (DECD)THROUGH LEGAL HEIRS,HARESHKUMAR KANJIBHAI CHAUHAN	MR NIRAV C SANGHAVI	MUKTABEN PRABHUDAS TANNA,P G V C L,P G V C L	
2397	SA/41/2013	04/12/2013	KANCHANBEN @ RADHABEN KESHAVLAL KESARIA (DECD)THROUGH HASMUK,HARISHBHAI KESHAVLAL KESARIA,NITESHBHAI KESHAVLAL KESARIA,ASHOKBHAI KESHAVLAL KESARIA,ASHWINBHAI KESHAVLAL KESARIA,YOGESHBHAI KESHAVLAL KESARIA,NAILINIBEN MANHARLAL RAJANI	(MR VIVEK N MAPARA)	KISHOR KUMAR VRAJLAL MEHTA,MUKESH KUMAR VRAJLAL MEHTA	MR JM BAROT,MR HARESH H PATEL
2398	SA/42/2013	02/12/2013	PETRIKBHAI DANIELBHAI CHRISTIAN (DECD)THROUGH LEGAL HEIRS,INDUBEN PETRIKBHAI CHRISTIAN,SHESHILBHAI PETRIKBHAI CHRISTIAN,VIVIYANBEN PETRIKBHAI CHRISTIAN,SUSMABEN PETRIKBHAI CHRISTIAN,ASHOKBHAI JOHNBHAI JEMS,JYOSNABEN ASHOKBHAI JEMS,MEHULBHAI ASHOKBHAI JEMS,MEGHNABEN ASHOKBHAI JEMS,RAMESHBHAI DEVIDBHAI PARMAR	MR SURESH B BHATT	CHAIRMAN,CHAIRMAN, SONAL CO.OP.HOUSING SOCIETY LTD,USHABEN RAVIKANT CHRISTIAN,PHILIPHBHAI MOJIRBHAI MECWAN	

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2399	SA/44/2013	13/01/2014	SHAKUBEN CHHATRASANG NAROTTAM PADHIYAR,VIJAYSANG CHHATRASANG PADHIYAR,USHA CHHATRASANG PADHIYAR,HARSHIDA CHHATRASANG PADHIYAR,KAILASH CHHATRASANG PADHIYAR	(MR SK BUKHARI)	SHANUBHAI RAMSANG PADHIYAR,	MR JM BAROT
2400	SA/51/2013	25/04/2013	SHRIMATI MANUBEN ISHWARDAN GADHAVI,	MR JIGAR G GADHAVI	TATA CHEMICALS LIMITED,	MR.VARUN K.PATEL
2401	SA/52/2013	26/06/2014	TRANSEWAL KOLI HITVARDHAK MANDEL CHARITABLE TRUST,	MR VILAS G GOSWAMY	RAMABEN RATILAL PATEL.,	MR ZUBIN F BHARDA
2402	SA/56/2013	08/09/2016	SHAIFI ISHAQBHAI VALIKARIMWALA,	(MR SK BUKHARI)	MOHANBHAI CHHAGANBHAI BARIYA,JASHWANTSINH SALAMBHAI BARIYA,VINODIBEN PRAMODSINH RATHOD	,MR YM THAKKAR
2403	SA/57/2013	14/03/2013	GUJARAT ELECTRICITY BOARD NOW CONVERTED AS,DEPUTY ENGINEER	MR DIPAK R DAVE	AHIR BHIMSHI MEPA THROUGH POA RAMSHI MEPA AHIR,	MR VH KANARA
2404	SA/58/2013	14/03/2013	GUJARAT ELECTRICITY BOARD NOW CONVERTED AS,DEPUTY ENGINEER	MR DIPAK R DAVE	AHIR VAJSHI MEPA THROUGH POA RAMSHI MEPA AHIR,	MR VH KANARA
2405	SA/61/2013	08/01/2014	CHANDANBEN UMANGBHAI PATANVADIA,KANTIBHAI UMANGBHAI PATANVADIA,KISHORBHAI UMANGBHAI PATANVADIA,SUDHIRBHAI UMANGBHAI PATANVADIA,SUMITRABEN UMANGBHAI PATANVADIA,SHARMISHTHABEN UMANGBHAI PATANVADIA,REKHABEN UMANGBHAI PATANVADIA,HASUBEN UMANGBHAI PATANVADIA	MR ANAL S SHAH	GUMANBHAI PRATAPBHAI PATANVADIA,RANJANABEN UMANGBHAI PATANVADIA,GIRISHBHAI UMANBHAI PATANVADIA(SINCE DECD.)	,NOTICE SERVED,MR APURVA R KAPADIA
2406	SA/62/2013	26/12/2013	JAYABEN PRANJIVAN PUROHIT (SINCE DEC.)THR'S LEGAL HEIRS,BHARATBHAI PRANJIVAN PUROHIT,MAYABEN PRANJIVAN PUROHIT,BHARATBHAI PRANJIVAN PUROHIT,MAYABEN PRANJIVAN PUROHIT	MR. DEVENDRA G RANA	SHREE RANCHHODRAYJI MAHARAJ MANDIR TRUST TRO.TRUSTEES OF DAK,DIPAKBHAI NAVNITLAL SHETH,ARVINDBHAI CHIMANLAL SUTARIYA,AJAYBHAI BHALCHANDRA TEMBVEKER,AMRUTLAL JIVRAM SEVAK	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
2407	SA/64/2013	18/03/2013	SAMUELBHAI KALYANBHAI ALIAS BHIKHABHAI CHARISTIAN,	MR MAKHDUM Y MALEK	BABUBEN D/O JETHABHAI BHIKHABHAI,DAHIBEN DAUGHTER OF JETHABHAI BHIKHABHAI	MR SHAILESH C SHARMA
2408	SA/65/2013	18/03/2013	SAMUELBHAI KALYANBHAI ALIAS BHIKHABHAI CHRISTIAN,	MR MAKHDUM Y MALEK	BABUBEN D/O JETHABHAI BHIKHABHAI,DAHIBEN DAUGHTER OF JETHABHAI BHIKHABHAI	MR SHAILESH C SHARMA
2409	SA/66/2013	03/12/2013	ANUSUABEN D/O SOMCHAND HARGOVIND PATEL,SHANTILAL SOMCHAND HIMSELF ANDHEIR OF MANIBEN SOMCHAND PATEL,RAMANLAL SOMCHAND HIMSELF AND HEIR OF MANIBEN SOMCHAND PATEL,BHADRIKBHAI SOMCHAND HIMSELF AND HEIR OF MANIBEN SOMCHAND PA	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	VASANTBHAI LALLUBHAI PATEL,SHAKARPUR GRAM PANCHAYAT,KANAIYALAL LALLUBHAI PATEL	
2410	SA/69/2013	22/07/2015	NONGHANBHAI KALABHAI BARAIYA,DHIRUBHAI NONDHANBHAI BARAIYA	MR PS CHAMPANERI	DADUBHAI SHAMJIBHAI,DHIRUBHAI SHAMJIBHAI,JORUBHAI SHAMJIBHAI,BHAVESHBHAI SHAMJIBHAI,RAGHUBEN SHAMJIBHAI,SAKRUBEN SHAMJIBHAI,KALUBEN SHAMJIBHAI,BHANUBHAI JIVABHAI	UNSERVED EXPIRED (N),MR HARSHIT S TOLIA,MR PARTH S TOLIA,MR DIPAL R RAVAIYA
2411	SA/70/2013	20/01/2014	LAXMANBHAI DHANABHAI CHAUHAN,	MR MANRAJ A BAROT	SUMANTLAL DAHYALAL BHAVSAR,	MR KEYUR A VYAS
2412	SA/71/2013	19/12/2013	RAVJIBHAI MANORBHAI PATEL HIMSELF AND AS AND ADMI.OF PROP.OF,	MR JAPAN V DAVE,MR. JAY M THAKKAR	DECEASED CHANCHALBEN WD/O SOMABHAI RANCHHODBHAI PATEL,PATEL AMBALAL SOMABHAI,PATEL CHANDUBHAI SOMABHAI,PATEL BHAILALBHAI SOMABHAI,PATEL KAMALABEN D/O SOMABHAI SOMABHAI RANCHHODBHAI,MANIBHAI SHANKARBHAI PATEL,THAKOREBHAI MANIBHAI PATEL,SHAKUNTALABEN RAMESHBHAI PATEL	RULE NOT RECD BACK,MR ANSHIN H DESAI
2413	SA/74/2013	17/09/2013	VAJIABEN VALLABHBHAI PATEL AT DHANSUKHBHAI MAGANBHAI PATE,	MR DHAVAL D VYAS	ISHWARBHAI VALLABHBHAI PATEL,NIRUBEN W/O KHUSHALBHAI,MADHUBEN W/O MAHENDRABHAI PATEL,KAMLABEN W/O DHANSHUKHBHAI PATEL	MR DAKSHESH MEHTA,MR SP MAJMUDAR
2414	SA/76/2013	04/01/2013	BINA RAJESH DHOKAI,	(MR VIVEK N MAPARA)	RAJESH VALLABH DHOKAI,	MS BHAVIKA H KOTECHA

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2415	SA/77/2013	09/10/2013	CHHAGANLAL MODI (DECD) THROUGH MANGIBEN HIRALAL CHHAG,RAMILABEN HIRALAL CHHAGANLAL MODI,BABUBHAI HIRALAL MODI,INDRAVADAN HIRALAL MODI,PRAVINCHANDRA HIRALAL MODI,USHABEN HIRALAL CHHAGANLAL MODI	MR VISHAL C MEHTA,MR. VARUN G RAI	DHIRAJLAL CHHAGANLAL MODI (DECD)THRO'NARENDRAKUMAR DHIRA,GITABEN DHIRAJLAL MODI	NOTICE SERVED,MR DHAVAL D VYAS
2416	SA/78/2013	06/11/2013	BARODA PRODUCTIVITY COUNCIL PRODUCTIVITY HOUSE,	MR DHRUV K DAVE	GEETHA MUTHUSWAMY PROPRIETOR,	MR NILESH P SHAH
2417	SA/79/2013	23/12/2013	NASRUBEG FAKRUBEG MIRZA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ABDULGANI GULAMNABI MALEK (DECD)THROUGH LEGAL HEIRS,HASINABIBI WD/O ABDULGANI GULAMNABI MALEK (DECD),MAKSUDAHMED ABDULGANI MALEK,SHIRINBANU ABDULGANI MALEK,GRAM PANCHAYAT VADTHAL,MOHAMMAD HUSSAIN SAYABAMIYA MALEK (DECD)THROUGH LEGA HEIRS,MALEK KULSUMBIBI WD/O MOHMMADHUSSAIN SAYABAMIYA MALEK,MALEK IQBAL HUSSAIN MOHAMMADHUSSAIN,MALEK SABIR HUSSIN MOHAMMAD HUSSAIN,MALEK LIYAKAT HUSSAIN MOHAMMAD HUSSEIN,MALEK ILIYAS HUSSAIN MOHAMMAD HUSSEIN,HASINABIBI FATAHMIYA MALEK,NASIMBANU ABDULGANI MALEK	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),DELETED, (MR SK BUKHARI)
2418	SA/80/2013	22/08/2013	KAPILABEN KANCHANBHAI PATEL THRO'PATEL RAMANBHAI N,	MR JITENDRA M PATEL	DAHYABHAI CHHITABHAI PATEL (DECD)THROUGH LEGAL HEIRS,SOMIBEN DAHYABHAI PATEL,PRAVINBHAI DAHYABHAI PATEL (DECD)THROUGH LEGAL HEIRS,JAGDISHBHAI DAHYABHAI PATEL,URMILABEN DAHYABHAI PATEL,NIRMALABEN PRAVINBHAI PATEL,NILAMBEN PRAVINBHAI PATEL,HEMLATABEN PRAVINBHAI PATEL,SUNITABEN PRAVINBHAI PATEL,VIPULBHAI PRAVINBHAI PATEL	,NOTICE SERVED
2419	SA/81/2013	12/11/2013	HANIF ISMAIL JUMANI,	MR P P MAJMUDAR	L.H OF DECD.SHAKUR REHMATULLA JUMANI,L.H. OF DECEASED VALI SHAKUR JUMANI-SON,JUBEDA WD-O VALI SHAKUR JUMANI,FIROZA D-O. SHAKUR JUMANI,SUNERA D-O SHAKUR JUMANI,KHATIJA SHAKUR JUMANI (DAUGHTER),L.H OF DECD.UMAR AAHMAD JUMANIHIMIDA UMAR JUMANI,TARIK UMAR JUMANI,YAHYA UMAR JUMANI,GULABANU UMAR JUMANI,L.H.OF DECD GAFAR LATIF JUMANIANISHULFATMA GAFAR JUMANI,ASMA GAFAR JUMANI (DAUGHTER),JOHRA GAFAR JUMANI,MEHMUD GAFAR JUMANI,MAKSUD GAFAR JUMANI,GULBANU GAFAR JUMANI,BATUL GAFAR JUMANI	,NOTICE SERVED,SERVED BY AFFIX(N),MR SHAKEEL A QURESHI,MR PRATIK Y JASANI
2420	SA/82/2013	27/11/2013	PARESHBHAI SHANKERLAL KANAKHARA,	MR VINOD M GAMARA	ELABEN D/O HARISHBHAI NANDA,	HCLS COMMITTEE,MR MIHIR H PATHAK
2421	SA/83/2013	27/11/2013	PARESHBHAI SHANKERLAL KANAKHARA,	MR VINOD M GAMARA	ELABEN D/O HARISHBHAI NANDA,	HCLS COMMITTEE,MR MIHIR H PATHAK
2422	SA/85/2013	12/10/2013	SHAMA JUSAB HASAM (DEC.)THRO. LEGAL HEIRS & REPRESENTATIVE,SHAMA HARUN JUSAB,SHAMA GANIBHAI JUSAB	MR HASHIM QURESHI,MR. EKRAMA H QURESHI	THAKKAR BHOJRAJ VELJI KESARIYA,TALATI-CUM MANTRI,KUMBHAR AAMDA KASAM	NOTICE SERVED BY DS,MR.HIREN M MODI
2423	SA/86/2013	17/09/2013	SAVITABEN KURJIBHAI PATEL,NAYNABEN JINABHAI RAIYANI	BHARGAV KARIA & ASSO	JINABHAI GOKALBHAI RAIYANI,KIRITBHAI CHHAGANBAHI RAIYANI,GIRDHARLAL CHHAGANBHAI RAIYANI,PRAVINKUMAR CHHAGANBHAI RAIYANI	DHARMESH D NANAVATY
2424	SA/90/2013	08/01/2013	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR SP HASURKAR	AHIR HARIBHAI TAPUBHAI (DECD) THROUGH RATANBEN HARIBHAI AHIR,RATABHAI HARIBHAI AHIR,VIRABHAI HARIBHAI AHIR,GULABBHAI HARIBHAI AHIR,BABUBHAI HARIBHAI AHIR	,DELETED,MR RC KAKKAD
2425	SA/91/2013	25/06/2013	RAMA DAHYABHAI PADHIYAR,	LOPA M BHATT	CHANDA SHANKARBHAI GOHEL,	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2426	SA/96/2013	25/11/2013	DHANJIBHAI KALUBHAI CHUDASMA (DEC.)TROUGH LEGAL HEIR,VINODBHAI DHANJIBHAI CHUDASMA,ZAVERBHAI KALUBHAI CHUDASMA,MANEKBEN DHARAMSHIBHAI CHUDASMA,MAGANBHAI DHARAMSHIBHAI CHUDASMA,BATUKBHAI KALUBHAI CHUDASMA (DEC.)THROUGH LEGAL HEIR,PINAKIN BATUKBHAI CHUDASMA,HASMUKBHAI KALUBHAI CHUDASMA	MR MP SHAH,MS. KRUTI M SHAH	USHABEN PARSHOTTAMBHAI CHUDASMA,	
2427	SA/97/2013	29/07/2013	TUSHARKUMAR GOVINDLAL SUTHAR,	MR YM THAKKAR	VASANTKUMAR RATILAL SUTHAR,RAMESHCHANDRA RATILAL SUTHAR,SHANKARLAL RATILAL SUTHAR,DIVYABEN LALSHANKAR SUTHAR,HIREN LALSHANKAR SUTHAR,CITY SURVEY SUPERINTENDENT,STATE OF GUJARAT	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,DS AFF.NOT FILED (N),HL PATEL ADVOCATES
2428	SA/98/2013	27/06/2013	NIRANJANBHAI CHHANABHAI SUTARIYA,	MR MRUGEN K PUROHIT	UTTAR GUJARAT VIJ CO.LTD.,HASUMATIBEN NIRANJANBHAI SUTHARIYA,RAJESHKUMAR JAYANTILAL SONERI	
2429	SA/99/2013	29/04/2013	JAMNAGAR MUNICIPAL CORPORATION,	MR JAYANT P BHATT	HEMALBHAI ISHWARLAL DUBAL,	MS MANISHA LAVKUMAR
2430	SA/104/2013	18/09/2013	DIPEN HARIDAS CHANDARANA,	MR RC KAKKAD	NAGINDAS CHHAGANLAL MONANI (DECD)THROUGH LEGAL HEIRS,BHANUMATIBEN NAGINDAS,MINABEN SANJAYKUMAR,NILESH NAGINDAS,ALPA CHANDRESHKUMAR,ASHOK NAGINDAS,PREMJI VIRJI CHANDARANA (DECD)THROUGH LEGAL HEIRS,KAMLESH SHAMJI CHANDARANA,MUKESH SHAMJI CHANDARANA,RUPESH SHAMJI CHANDARANA	,NOTICE SERVED,MR DG CHAUHAN
2431	SA/105/2013	31/07/2013	HEIRS OF DEC.KALIDAS DAHYABHAIPATEL,HEMABEN KALIDAS PATEL,VAISHALIBEN DAHYABHAI PATEL,BIPINKUMAR DAHYABHAI PATEL,SATISHKUMAR DAHYABHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	RANCHHODBHAI SHAKRABHAI PATEL,HEIRS OF DEC.AMRUTBHAI SHAKRABAHAI PATEL,TARABEN AMRUTBAHI PATEL,PRAVINABEN AMRUTBHAI PATEL,MINABEN AMRUTBHAI PATEL,VINODKUMAR AMRUTBHAI PATEL,SANJAYKUMAR AMRUTBHAI PATEL,HANSABEN D/O DAHYABHAI DHANABHAI,DECEASED DILIPBHAI MANEKLAL ALIAS DAMORDARDAS DESAI,ADMINIST,JAYMINIBEN WD/O DILIPKUMAR DESAI,NIRAVKUMAR DILIPBHAI DESAI,PURVIBEN D/O. OF DILIPBHAI DESAI	,MR JAYANT P BHATT,MR JEET J BHATT
2432	SA/106/2013	08/05/2013	NADODHA JELIBEN (DEC.)THROU.LEGAL HEIRS NADODHA MADEVBHAI DA,NADODHA SHANKERBHAI DALABHAI,NADODHA JIVIBEN WD/O SHANKERBHAI DALABHAI,NADODHA DINESHBHAI SHANKERBHAI,NADODHA PURIBEN D/O DECEASED JELIBEN,NADODHA KANKUBEN D/O DECEASED JELIBEN,NADODHA GANESHBHAI DEVABHAI,NADODHA DANABHAI DEVABHAI,NADODHA RAJIBEN D/O DECEASED JELIBEN,NADHODHA NATHABHAI DALABHAI(DEC.)THR.LEGAL HEIRS & REPRESNT.,NADODHA DHUDIBEN WD/O.NATHA DALA,NADODHA NABUBEN NATHABHAI,NADODHA NABUBEN NATHABHAI	MR VO JOSHI	NADODHA JESANGBHAI HEMABHAI,	MR VINOD M GAMARA
2433	SA/108/2013	10/11/2013	SHANKARBHAI PUNJABHAI PATEL (DECD)THROUGH LEGAL HEIRS,KANTABEN WD/O SHANKARBHAI PATEL,VINODBHAI SHANKARBHAI PATEL,RAKESHBHAI SHANKARBHAI PATEL,ARUNABEN SHANKARBHAI PATEL,RENUKABEN SHANKARBHAI PATEL,BALDEVBHAI PUNJABHAI PATEL,RAMESHBHAI PUNJABHAI PATEL THRO'POA BALDEVBHAI P PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	PANKAJKUAMR RAMABHAI PATEL,RAMABHAI PUNABHAI PATEL,LAXMIBEN D/O PUNJABHAI KACHARABHAI PATEL,SHANTABEN D/O PUNJABHAI KACHARABHAI PATEL	RULE SERVED,MR PT JASANI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2434	SA/109/2013	14/10/2013	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR SP HASURKAR	SHRIRAM STONE CRUSHER THROUGH LALJIBHAI VIRJIBHAI KA,	MR VH KANARA
2435	SA/110/2013	27/06/2013	SANJAYBHAI RAMESHCHANDRA MEHTA,	MR HARNISH V DARJI	BACHUBHAI SANABHAI TADVI,	
2436	SA/116/2013	08/07/2013	DR.MAHESH K THAKAR,		SALMAN KHURSHID,	
2437	SA/123/2013	21/07/2015	RAMSHANKAR JESHANKAR JOSHI (DECD)THROUGH LEGAL HEIRS,ANANTRAY RAMSHANKAR JOSHI,CHIMANLAL RAMSHANKAR JOSHI,PRAHLADBAHI RAMSHANKAR JOSHI,HITESH RAMSHANKAR JOSHI,MANJULABEN RAMSHANKAR JOSHI W/O DHIRAJLAL JOSHI,MRUDULABEN RAMSHANKAR JOSHI WIFE OF LALITKUMAR JOSHI,MADHUBEN RAMSHANKAR JOSHI,DAKSHABEN RAMSHANKAR JOSHI,MALTIBEN RAMSHANKAR JOSHI,DHAIRAVIBEN RAMSHANKAR JOSHI	MR JITENDRA H SINGH	POPATBHAI JESHANKAR JOSHI (DECD)THROUGH LEGAL HEIRS,TRIVENIBEN PAPATBHAI JOSHI,MANSUKHBHAI POPATBHAI JOSHI,VINODBHAI POPATBHAI JOSHI,BIPINBHAI POPATBHAI JOSHI,GAURISHANKAR JESHANKAR JOSHI (DECD)THROUGH LEGAL HEIRS,JADAVBEN GAURISHANKAR JOSHI,HASMUKHBHAI GAURISHANKAR JOSHI,RASILABEN GAURISHANKAR JOSHI,HINABEN GAURISHANKAR JOSHI C/O KISHORILAL CHANDULAL ZAVER,MINABEN GAURISHANKAR JOSHI,RANJANBEN GAURISHANKAR JOSHI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MB RANA,MR DASHRATH N PATEL,MR HARDIK D MUCHHALA
2438	SA/124/2013	30/09/2014	MOHANBHAI VARDHABHAI PARMAR (DECD)THROUGH RAMABHAI S/O MOH,AMBALAL S/O MOHANBHAI PARMAR	MR DR SHAH	MANIBHAI SHUKHABHAI PARMAR (DECD)THROUGH LEGAL HEIRS,JENABHAI S/O MANIBHAI PARMAR,SONABEN D/O MANIBHAI PARMAR,HARMANBHAI S/O MANIBHAI PARMAR,CHANDUBHAI MANIBHAI PARMAR (DECD),SAVITA WD/O CHANDUBHAI,DINESHBHAI S/O CHANDUBHAI PARMAR,DAXABEN D/O CHANDUBHAI PARMAR,VARSHABEN D/O CHANDUBHAI PARMAR,CHIMANBHAI MANIBHAI PARMAR (DECD)THROUGH LEGAL HEIRS,KOKILABEN WD/O CHIMANLAL PARMAR,MUKESH S/O CHIMANLAL PARMAR,REKHABEN D/O CHIMANLAL PARMAR,BALAVANTBHAI S/O CHIMANLAL PARMAR,NATHABHAI DAJIBHAI PATEL (DECD)THROUGH LEGAL HEIRS,SUMANTBHAI S/O NATHABHAI PATEL THRO'BIHARIBHADELETED AS PER COURT'S ORDERI D PATEL,MUKESHBHAI S/O NATHABHAI THRO'BHIHARIBHAI D PATEL,BHUPENDRABHAI S/O NATHABHAI THRO'BIHARIBHAI D PATELDELETED AS PER COURT'S ORDER,ASHWINBHAI S/O NATHABHAI PATELTHRO'BIHARIBHAI D PATEL DELETED AS PER COURT'S ORDER,KIRANBHAI S/O NATHABHAI PATEL THRO'BIHARIBHAI D PATEL,BIHARIBHAI DAHYABHAI PATEL (DELETED AS PER COURT'S ORDER)	,NOTICE SERVED BY DS,NOTICE UNSERVED
2439	SA/127/2013	06/10/2013	NENARAM A CHAUHAN,	MR KG SUKHWANI	EXECUTIVE ENGINEER,	
2440	SA/128/2013	06/12/2013	BHENKHARIBEN (AS PER TITLE IN TEH PRINCIPAL DISTRICT JUDGE, TAPI),	MR SHAKEEL A QURESHI	DHARMENDRA NAVINCHANDRA SHAH,	MR AS ASTHAVADI
2441	SA/130/2013	26/12/2016	ICHHABEN WD/O. SHANABHAI BHIHABHAI RAVAL,	MR BC DAVE,(MR KUNAL B DAVE)	FARUKHKHAN HAMIDKHAN PATHAN,	MR YV BRAHMBHATT
2442	SA/131/2013	23/09/2013	NAGJIBHAI MADHAVBHAI MACHHI PATEL,CHHITABHAI MADHAVBHAI MACHHI PATEL	MS SEJAL K MANDAVIA	BACHU NARSHI PATEL,RAMAN NARSHI PATEL	MR KASHYAP R JOSHI
2443	SA/134/2013	03/10/2017	CHANDANMAL ALAMCHAND SATVANI-DECD,DEVIBEN CHANDANMAL SATVANI (DECD),MADHAVDAS CHANDANMAL SATVANI,DWARKADAS CHANDANMAL SATVANI,HIRABEN CHANDANMAL SATVANI,LAXMIBEN CHANDANMAL SATVANI	MR ASHISH M DAGLI	VANAND JAIRAM VALJI-DECD.THROUGH LEGAL HEIRS,VANAND LALITABEN JAIRAMBHAI,RAJUBHAI JAIRAMBHAI,VASUBHAI JAIRAMBHAI,SHIVABHAI JAIRAMBHAI	,MR DEEP D VYAS
2444	SA/136/2013	10/04/2013	HARJIBHAI JASMATBHAI GOTI,	MR DHAVAL D VYAS	GUNVANTBHAI DAYABHAI MALI,	THAKKAR AND PAHWA ADVOCATES
2445	SA/137/2013	12/02/2013	UGABHAI NATHUBHAI BHEDA,	MR HR PRAJAPATI	KALABHAI NATHUBHAI BHEDA,	NOTICE SERVED

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2446	SA/139/2013	24/03/2017	JADEJA TAPUBHA HARISING(DECD),JADEJA GAMBHIRSINH TAPUBHA,JADEJA AJITSINH TAPUBHA,JADEJA RAJKUNVARBA TAPUBHA WIFE OF B M GOHIL,JADEJA GHANSHYAMSINH TAPUBHA,LILABA PATHUBHA HAKAJI JADEJA	(MR BIPIN I MEHTA)	JADEJA VAJUBHA VAGHJI,VAISHAKHBA VAJUBHA JADEJA,VIKRAMBHAI VAJUBHA JADEJA,BHURUBHA VAJUBHA JADEJA,PRAVINSINH VAJUBHA JADEJA,NIRUBHA VAJUBHA JADEJA,KUNVARJI VELJI BHARANITHROUGH DAMJI KUNVARJI BHARANI(SINCE DECD THROUGH LEGAL HEIRS),SUDHIR DAMJI BHARANI,JAGJIVAN DAMJI BHARANI,KAMLESH DAMJI BHARANI	,NOTICE NOT RECD BACK,NOTICE SERVED,MR ASHISH M DAGLI
2447	SA/140/2013	19/12/2013	JIBHAIBHAI CHAUHAN(DECD)THROUGH LEGAL HEIRS,,CHANDABEN W/O KALUBHAI JIBHAIBHAI CHAUHAN,MAHENDRABHAI KALUBHAI JIBHAIBHAI CHAUHAN,JAYDIPBHAI KALUSINH CHAUHAN,PRATAPBEN CHANDRASINH D/O KALUSINH JIBHAIBHAI CHAUHAN,BAIRAJBEN BHUPATISINH D/O KALUSINH JIBHAIBHAI CHAUHAN,VAKHATBEN BHARATSINH D/O KALUSINH JIBHAIBHAI CHAUHAN,KOKILABEN ASHOKKUMAR D/O KALUSINH JIBHAIBHAI CHAUHAN,GITABEN BATUKSINH D/O KALUSINH JIBHAIBHAI CHAUHAN	(MR AJ SHASTRI)	CHHABIRAMDASJI GURU HARINARANDASJI MAHANT,	(MR BD KARIA)
2448	SA/141/2013	25/07/2013	ANGIRAS RATILAL DESAI,	MR VAIBHAV A VYAS	VIJAYBHAI MAGANLAL DESAI,ASHOKBHAI MAGANLAL DESAI,THAKORLAL MAGANLAL DESAI,JAYANTILAL MAGANLAL DESAI	,MR DHAVAL D VYAS
2449	SA/143/2013	19/07/2013	HEIR OF BUDDHALAL NARAYANDAS SHRIGOD,GAJANAN BUDDHALAL SHRIGOD	KEDAR B BINIWALE	JUMAKLAL RAMCHANDRA SHRIGOD,	MR BH SOLANKI
2450	SA/144/2013	17/02/2014	LALABHAI SAMATBHAI SOSA(DECD) THROUGH MALIBEN LALABHAI SOSA,GOVINDBHAI LALABHAI SOSA,BIJAL LALABHAI SOSA,DANABHAI LALABHAI SOSA,MASRIBHAI LALABHAI SOSA,RAMILABEN LALABHAI SOSA	MR PJ KANABAR	SOSA DAYABHAI MANUBHAI,DEVUBEN SAMATBHAI,BAI GANGA SAMAT (DECD)THROUGH LEGAL HEIRS,RAM VASHRAM,BHANA RAM,SHANTU RAM,JINA RAM,RAMILA RAM,LALABAHI SAMATBHAI SOSA (DECD)THROUGH LEGAL HEIRS,SAVITABEN LALABHAI SOSA,SOMABHAI LALABHAI SOSA	NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX(N),REFUSED SERVED (N)(10),MR AMAR D MITHANI
2451	SA/145/2013	29/07/2013	SABURBHAI MANSINGBHAI KOLI PATEL(DECD),SHANABHAI SABURBHAI PATEL,RAISINGBHAI SABURBHAI PATEL,MAGANBHAI SABURBHAI PATEL,SHANKERBHAI MANSINGBHAI KOLI (PATEL)	MR JAPAN V DAVE	BHAVNABHAI MANABHAI PATEL,RAMANBHAI MANABHAI PATEL,MOHANBHAI MANABHAI PATEL,BAPUBHAI MANABHAI PATEL,KANTABEN MANABHAI PATEL,CHANDUBHAI MANABHAI PATEL,PARVATBHAI MANABHAI PATEL,VAJABHAI NANIYABHAI PATEL,BHURABHAI NANIYABHAI PATEL	
2452	SA/146/2013	24/01/2019	GUJARAT ELECTRICITY BOARD NOW CONVERTED AS,DEPUTY ENGINEER	MR DIPAK R DAVE	RABARI MESUR KARSHAN,JANABEN KARSHAN,PAMRI LAKHMAN,RATIBEB LAKHMAN,KADVI LAKHMAN,SANTOK LAKHMAN,THE TWIN DAUGHTER NAME NOT GIVEN PAMRI LAKHMAN BEING THE	RULE SERVED,UNSERVED EXPIRED (R),MR NIRAV C SANGHAVI
2453	SA/147/2013	30/09/2013	LIYAKAT MAHMAD CIRCLE,JAYADIPBHAI AJITSINH SINDHA,ABBAS YUSUF PATEL,IQBAL MAHMAD BHANA,NITINBHAI JAYANTBHAI	MR MM SAIYED	STERLING SEZ AND INFRASTRUCTURE LIMITED,P I INDUSTRIES LIMITED	MR HM PARIKH
2454	SA/148/2013	31/07/2013	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR MG NAGARKAR	MINABEN RAJESHBHAI SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
2455	SA/149/2013	31/07/2013	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR MG NAGARKAR	MINABEN RAJESHBHAI SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
2456	SA/150/2013	31/07/2013	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR MG NAGARKAR	MINABEN RAJESHBHAI SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	
2457	SA/151/2013	31/07/2013	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR MG NAGARKAR	MINABEN RAJESHBHAI SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
2458	SA/152/2013	31/07/2013	DHIRAJLAL MANJIBHAI POSHIYA,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	THE DISTRICT PANCHAYAT JUNAGADH,EXECUTIVE ENGINEER	MR HS MUNSHAW
2459	SA/154/2013	13/11/2014	GREENTOSE PVT LTD,	MR PATHIK M ACHARYA	GUJARAT NARMADA VALLEY FERTILIZERS CO LTD,	NOTICE SERVED,NANAVATI & CO.

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2460	SA/155/2013	06/09/2014	LABHUBEN MATRABHAI VALA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	BILKISHBEN YAKUBBHAI KARDAR-DECD.,YAKUBBHAI GANIBHAI KARDAR,ASHIKBHAI YAKUBBHAI KARDAR	NOTICE NOT RECD BACK,MS MAMTA R VYAS
2461	SA/158/2013	08/12/2013	NAVALBHAI JANIYABHAI CHAUDHARY,	(MR AJ SHASTRI)	DEEPAKBHAI NAVALBHAI CHAUDHARY,	
2462	SA/159/2013	27/01/2014	JIVANLAL DAHYABHIA DARJI,ANJANABEN D/O JIVANLAL DAHAYBAHI DARJI,CHETNABEN D/O JIVANLAL DAHYABHAI DARJI,KISHOREBHAI S/O JIVANLAL DAHYABHAI DARJI,ALPESHBHAI S/O JIVANLAL DAHYABHAI DARJI,BELABEN D/O JIVANLAL DAHYABHAI DARJI,SHARDABEN WD/O JIVANLAL DARJI	MR UMANG H OZA	VASANTLAL SHANKARLAL SHUKLA-DECD,PRAFULBHAI VASANTLAL SHUKLA,NAVINCHANDRA VASANTLAL SHUKLA,SHARDABEN VASANTLAL SHUKLA-DECD.,MADHUSUDAAN PRANSHANKER DAVE-DECD.,URMILABEN MADHUSUDAN DAVE,SANJAYBHAI MADHUSUDAN DAVE,MUKESHBHAI MADHUSUDAN DAVE	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR DIPAK R DAVE
2463	SA/160/2013	23/08/2013	SIMOBHAI MANGALBHAI PARMAR (DECD)THROUGH JASUBHAI PAULBHA,BIRENBHAI PAULBHAI DESAI,BIMALBHAI PAULBHAI DESAI	MR KV SHELAT	SAMUEL NARANBHAI MEKWANSINCE DECD.THRO HIS HEIRS,MARIYAMBEN SAMEUAL MAKWAN,JAYKUMAR SAMUEL MEKWAN,ANILKUMAR SAMEUL MAKWAN,SULOCHANABEN SAMUEL MEKWAN,RAVIKANT SAMUEL MEKWAN	,MR AS ASTHAVADI
2464	SA/162/2013	19/08/2013	SHALINIBEN BALUBHAI DANDEKAR (DECD),PRAKASHBHAI BALUBHAI DANDEKAR,VIJAYBHAI BALUBHAI DANDEKAR,MADHURIBEN BALUBHAI DANDEKAR WIFE OF SURESHBHAI DIGAMBAR JOSHI,MANGALBEN BALUBHAI DANDEKAR WIFE OF VISHWAS GOVIND VAIDYA,VASANT BALUBHAI DANDEKAR WIFE OF MUKUND HARIBHAI CHIVALE	(MR SUNIL C PATEL),MR RAJESH O GIDIYA	ARVIND ANANT DANDEKAR,	
2465	SA/163/2013	03/07/2014	SOMABHAI MAGANBHAI CHAUHAN,	MR JM BAROT	RAIBEN WIFE OF DHULABHAI JENABHAI PARMAR,	(MR AY KOGJE)
2466	SA/165/2013	12/03/2013	RASILABEN CHIMANLAL KAUSABI,	MR KV SHELAT	RAVINBHAI RANCHORBHAI PATEL,CHAIRMA-MANUBHAI REVABHAI PATEL HIRAKUNWAR CO-OPERATIVE HOUSING	,MR. SAHIL M SHAH
2467	SA/166/2013	03/04/2014	MALEK GHULAMHUSSEIN GHULAM KADAR,ABDULBHAI ALIBHAI (DECD.),ZUBEDABEN ABDULBHAI ALIBHAI,JABIR ABDULBHAI ALIBHAI	NANAVATY ADVOCATES	MAMTABEN DAUGHTER OF KANAIYALAL MUMBAIWALA,DILIPKUMAR KANAIYALAL MUMBAIWALA,MINABEN KANAIYALAL MUMBAIWALA	MR ANKIT SHAH
2468	SA/167/2013	23/01/2019	NANJIBHAI ALIAS NENAJI MANGAJI THAKOR,	MR RD DAVE	PRABHATJI ATAJI THAKOR,DECEASED KANTIBHAI VIRAMBHAI,DECEASED ALABHAI DAHAYABHAI THROUGH LEGAL HEIR KAKUBHAI ALABHAI	MS TRUSHA K PATEL,MR NISARG N TRIVEDI,MR KAMLESH S KOTAI
2469	SA/171/2013	02/11/2014	PANKAJBHAI MURABHAI DHORIA,	MR SP MAJMUDAR	SHANTILAL VALLABHDAS JOGIA-DECD.,RASILABEN SHANTILAL JOGIA,DINESH SDHANTILAL JOGIA,KIRIT SHANTILAL JOGIA,RAJESH SHANTILAL JOGIA	NOTICE NOT RECD BACK,MR MEHUL S SHAH
2470	SA/172/2013	18/12/2013	THE GUJARAT MARITIME BOARD THROUGH CHIEF EXECUTIVE OFFICE,	MS SEJAL K MANDAVIA	G C PANDYA,	MR DEEP D VYAS,MR DA SANKHESARA
2471	SA/173/2013	29/01/2014	HARIJAN KAMA TEJABHAI (DECD),HARIJAN NATHABHIA KAMABHAI,KALUBEN KAMABHAI,BENABEN KAMABHAI,URMIBEN KAMABHAI,SOMIBEN KAMABHAI	HL PATEL ADVOCATES	NANJI KANJ-DECD. THROUGH JAGJIVAN NANJI-DECD.,KAMLESH JAGJIVAN,KAUSHIK JAGJIVAN,VASUBEN JAGJIVAN,JASUBEN JAGJIVAN,SHANTABEN JAGJIVAN,DAMABHIA NANJI,CHHOTALAL NANJI-DECD,NITABEN CHHOTALAL BHUPTANI WIFE OF CHHOTALAL NANJI,JAGRUTIBEN ASHOKKUMAR UNADKAT,RASHMIBEN KAMLESHKUMAR,NEELAMBEN PRAKASHKUMAR GATECHA- CARE OF NITABEN C BHUPTANI,HEENABEN VIPULKUMAR KANABAR,ANJANABEN CHHOTALAL BHUPTANI-CARE OF NITABEN C BHUPTANI,PRAGNABEN CHHOTALA BHUPTANI-CARE OF NITABEN C BHUPTANI,JAYESHKUMAR CHOTALAL BHUPTANI-CARE OF NITABEN C BHUPTANI,NAYANKUMAR CHHOTALAL BHUPTANI,KADVIBEN NANJIBHAI WIFE OF NANJIBHAI KANJI,MALIBEN KAMABHAI HARIJAN,JIVABHAI KAMABHAI HARIJAN	,MR AMAR D MITHANI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2472	SA/174/2013	29/01/2014	JIVABHAI KAMABHAI HARIJAN,MALIBEN KAMABHAI HARIJAN (EXPIRED)	HL PATEL ADVOCATES	NANJI KANJ-DECD. THROUGH JAGJIVAN NANJI-DECD.,KAMLESH JAGJIVAN,KAUSHIK JAGJIVAN,VASUBEN JAGJIVAN,JASUBEN JAGJIVAN,SHANTABEN JAGJIVAN,DAMABHIA NANJI,CHHOTALAL NANJI-DECD,NITABEN CHHOTALAL BHUPTANI WIFE OF CHHOTALAL NANJI,JAGRUTIBEN ASHOKKUMAR UNADKAT,RASHMIBEN KAMLESHKUMAR,NEELAMBEN PRAKASHKUMAR GATECHA- CARE OF NITABEN C BHUPTANI,HEENABEN VIPULKUMAR KANABAR,ANJANABEN CHHOTALAL BHUPTANI-CARE OF NITABEN C BHUPTANI,PRAGNABEN CHHOTALA BHUPTANI-CARE OF NITABEN C BHUPTANI,JAYESHKUMAR CHOTALAL BHUPTANI-CARE OF NITABEN C BHUPTANI,NAYANKUMAR CHHOTALAL BHUPTANI,KADVIBEN NANJIBHAI WIFE OF NANJIBHAI KANJI,HARIJAN KAMA TEJABHAI,HARIJAN NATHABHAI KAMABHAI,KALUBEN KAMABHAI,BENABEN KAMABHAI,URMIBEN KAMABHAI,SOMIBEN KAMABHAI	,MR AMAR D MITHANI
2473	SA/178/2013	29/01/2014	SABARMATI ASHRAM GAUSHALA TRUST,	MR JIGAR M PATEL	BHAILALBHAI NANABHAI,DEVENDRAKUMAR R DESAI,AMRITA PATEL,DEEPAK TIKKU,BHIKABHAI ZAVERBHAI PATEL,DILIPBHAI BHIKHABHAI BHAKTA	RULE SERVED,MR DAIFRAZ HAVEWALLA
2474	SA/179/2013	15/04/2014	PARMAR HATHISINH SALAMSINH,PARMAR LAXMANSINH SALAMSINH (DECD) THROUGH LEGAL HEIRS,PARMAR MOHABATSINH LAXMANSINH,PARMAR JASWANTSINH LAXMANSINH,PARMAR BHAGVANBHAI LAXMANSINH,SAVITABEN D/O PARMAR LAXMANSINH SALAMSINH & W/O SAJJANSINH B,PARMAR RANJITSINH ATAMSINH BIN LAXMANSINH,PARMAR MAHIPATSINH ATAMSINH BIN LAXMANSINH,PARMAR SALAMSINH BHULABHAI (DECD) THROUGH LEGAL HEIRS,PARMAR HATHISINH SALAMSINH	MR MURALI N DEVNANI	KADAKIYA BABULAL OCCHAVLAL SINCE DECD. THRO HIS HEIRS,LILABEN BABULAL KADAKIYA DELETED AS PER COURT'S ORDER,DAKSHESHKUMAR BABULAL KADAKIA,DIXITKUMAR BABULAL KADAKIYA,MANISHKUMAR BABULAL KADAKIYA,BHARTIBEN BABULAL KADAKIYA,MALTIBEN BABULAL KADAKIYA,RITABEN BABULAL KADAKIYA,DIPTIBEN BABULAL KADKIYA,KADAKIYA NATVERLAL OCCHAVLAL	,MS MEENA VYAS
2475	SA/182/2013	20/12/2019	THE MANAGING TRUSTEE,	MR KIRTIDEV R DAVE	HIRJIBHAI K NAKRANI,THE STATE OF GUJARAT,THE DIRECTOR OF EDUCATION,THE DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER,MR RUTVIJ S OZA
2476	SA/183/2013	02/10/2014	LABHUBHAI RAMBHAI BAROT,	MR Y J PATEL	NATUBHAI GOVINDBHAI DAVARIYA,	MR KETAN A DAVE
2477	SA/185/2013	30/01/2017	KIRITKUMAR VIJAYKUMAR VYAS,	MS SONAL D VYAS	NATHUJI HAMIRJI THAKOR-DECD.,MADHUBEN DAUGHTER OF NATHUJI HAMIRJI THAKOR,GAJIBEN DAUGHTER OF NATHUJI HAMIRJI THAKOR,RAMIBEN WIDOW OF ISHWARJI NATHUJI THAKOR,GOVINDBHAI DAHYABHAI BAROT	,NOTICE SERVED,MR SANJAY M AMIN
2478	SA/186/2013	30/01/2017	KIRITKUMAR VIJAYKUMAR VYAS,	MS SONAL D VYAS	NATHUJI HAMIRJI THAKOR-DECD. THROUGH LEGAL HEIRS,SURSANGJI CHHAGANJI THAKOR,CHANDUJI CHHAGANJI THAKOR,JOITIBEN CHHAGANJI THAKOR,TAKHIBEN CHHAGANJI THAKOR,GOVINDBHAI DAHYABHAI BAROT	,NOTICE SERVED,MR SANJAY M AMIN

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2479	SA/187/2013	22/02/2017	KUNTHIYABHAI DALABHAI (DECD.),CHIMANBHAI KUNTHIYABHAI PATEL (HEIRS OF 1)SINCE DECD. THRO HIS HERIS,RAVJIBHAI KUNTHIYABHAI PATEL (HEIRS OF 1),KALYANBHAI KUNTHIYABHAI PATEL (HEIRS OF 1)(DECD.),JAYRAMBHIA KUNTHIYABHAI PATEL (HEIRS OF 1),LALLUBHAI KUNTHIYABHAI PATEL (HEIRS OF 1),KIKABHAI KUNTHIYABHAI PATEL (HEIRS OF 1),MOHANBHAI KUNTHIYABHAI PATEL (HEIRS OF 1),SHANIBEN WD/O KUNTHIYABHAI PATEL (HEIRS OF 1),PREMILABEN MOHANBHAI PATEL (HEIRS OF 1) DAUGHTER OF KUNTHIYABHAI DALABHAI,HANSABEN BHAGUBHAI PATEL (HEIRS OF 1) DAUGHTER OF KUNTHIYABHAI DALABHAI,SAVITABEN WD/O KALYANBHAI KUNTHIYABHAI PATEL (HEIRS OF 1.3),NARESHBHAI KALYANBHAI PATEL (HEIRS OF 1.3),JAGDISHBHAI KALYANBHAI PATEL (HEIRS OF 1.3),NILESHBHAI KALYANBHAI PATEL (HEIRS OF 1.3),GANGABEN WIDOW OF CHIMANBHAI PATEL (HEIRS OF 1.1),MINALBEN DAUGHTER OF CHIMANBHAI PATEL (HEIRS OF 1.1),MUKESHBHAI CHIMANBHAI PATEL (HEIRS OF 1.1),VARSHABEN CHIMANBHAI PATEL (HEIRS OF 1.1)	,MR ZUBIN F BHARDA	RAMANBHAI VELJIBHAI PATEL,	HCLS COMMITTEE,MR PV PATADIYA
2480	SA/188/2013	01/07/2014	LAKSHMANJI SHAKRAJI THAKOR,	MR DHAVAL M BAROT	UTTAR GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR
2481	SA/189/2013	10/08/2013	STATE OF GUJARAT,SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	ISMAILKHAN MOHABATKHAN PATHAN,	MR MM TIRMIZI
2482	SA/190/2013	02/10/2016	ARJUN KARSHANBHAI PARMAR,MAHESH ARJUNBHAI PARMAR	MR MANRAJ A BAROT	TULSI BAVAJI,BADHALAL BAVAJI-DECD. THROUGH LEGAL HEIRS,JATIBEN BADHALAL,JYOTIBEN BADHALAL,KIRIT ALIAS KISHU,MUNICIPAL COMMISSIONER,RATANBEN DAHYABHAI PARMAR-DECD.,GIRDHARLAL DAHYABHAI PARMAR,COLLECTOR OF JAMNAGAR,REHABILITATION OFFICERS	,GOVERNMENT PLEADER
2483	SA/194/2013	01/08/2014	VAGHELA SURYABA RANCHHODJI,VAGHELA MANJULABEN RANCHHODJI	MR JV VAGHELA	BECHARBHAI ADARBHAI PATEL-DECD.,NATHIBEN WIDOW BECHARBHAI ADARBHAI PATEL,ASHOKKUMAR BECHARBHAI PATEL,PIYUSHKUMAR BECHARBHAI PATEL,JILUJI RANCHHODJI VAGHELA,PRABHATBEN DAUGHTER OF RANCHHODJI GOPALJI VAGHELA,JASHUBA DAUGHTER OF RANCHHODJI GOPALJI VAGHELA	,MR KARTIK V PANDYA
2484	SA/197/2013	11/05/2014	JAGDISH VRAJLAL PANDYA,	MS G R VIJAYALAKSHMI	ARVIDKUMAR LAXMISHANKAR PANDYA,BHARAT VRAJLAL PANDYA,ASHOK VRAJLAL PANDYA,HEMLATA VRAJLAL PANDYA,JAYABEN VRAJLAL PANDYA,DILIP VRAJLAL PANDYA,SUSHALABEN VRAJLAL PANDYA	NOTICE SERVED,NOTICE UNSERVED,MR BHAVIN S RAIYANI
2485	SA/198/2013	21/10/2013	AJAY JAYANTILAL SHAH,	MR JAYESH A KOTECHA	SARLADEVI PARASHRAM TULSIYANI,ASHOK ALIAS KISHOR MURCHUMAL KHERVANI	
2486	SA/199/2013	07/03/2015	BHANABHAI MAGANBHAI VASAVA,	MR KAUSHAL D PANDYA	STATE OF GUJARAT,DY.EXECUTIVE ENGINEER	NOTICE SERVED,NOTICE SERVED BY DS
2487	SA/201/2013	28/03/2016	VISHWANATH MOHANLAL SHETTY,	MR MEHUL M MEHTA	CHIEF OFFICER SHRI,ADMINISTRATOR SHRI,NADIAD MUNICIPAL CORPORATION,GOVERNMENT OF GUJARAT	NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH
2488	SA/204/2013	06/09/2014	DR. NIRMALABEN GOHIL,	MS M O NARSINGHANI	RAMESHSINH SAJUBHA JADEJA,ARUN JADAVJIBHAI GOHIL LEGAL HEIR OF JADAVJIBHAI	SERVED BY AFFIX(N),MR VH KANARA
2489	SA/205/2013	12/11/2013	UNION OF INDIA THROU.THE SECRETARY,DIRECTOR GENERAL DEPARTMENT OF POST	MR KALPESH N SHASTRI	NALINIBEN RAMNIKLAL KOTAK,	MR MITUL K SHELAT
2490	SA/206/2013	20/11/2013	RAMESHBHAI KANJIBHAI MAKADIYA,	MR KJ DWIVEDI,HCLS COMMITTEE	JIRALBEN RAMESHBHAI MAKADIYA,	MR VH KANARA

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2491	SA/207/2013	17/07/2014	MANUBHAI BHARIYABHAI VASAWA,	MS MEENA VYAS	UBADBHAI VECHANBHAI-DECD.,SHANITBEN WIFE FO UBADIABHAI VECHANBHAI,LIMBDIBEN UBADIBHAI VECHANBHAI,DINESHBHAI UBADIBHAI VECHANBHAI,LAVEGBEN DAUGHTER UBADIBHAI BIJIABHAI VASAWA,BHUDIBHAI UBADIBHAI VASAVA,JAYANTIBEN DAUGHTER OF UBADIBHAI VASVA AND WIFE OF GANPATBHAI VASAVA,RATILAL UBADIABHAI VASAVA,JASUBEN DAUGHTER OF UBADIBHAI VASAVA AND WIFE OF MAHIYA JERANBHAI VASAVA,DAJIBHAI VECHANDBHAI VASAWA,NAGINBHIA RADAVIABHAI VASAWA	,MR HARSHAD K PATEL
2492	SA/209/2013	31/03/2014	KANJIBHAI DEVSIBHAI PARMAR,	MR KL PANDYA	HAJIRAZAK ABDUL GOPLANI,CHIEF OFFICER	MR MEHUL SHARAD SHAH,(MR PARESH M DARJI)
2493	SA/210/2013	18/11/2013	SHREEJI WEIGH BRIDGE,	(MR KAMLESH C KOTECHA),MR P P MAJMUDAR	GUJARAT VIDYUT BOARD THROUGH EXECUTIVE ENGINEER,	MR DIPAK R DAVE
2494	SA/211/2013	07/01/2015	THE LEGAL HEIRS OF DECD.PATEL PRATAPRAI JIVRAJBHAI,ANANTRAI PRATAPRAI PATEL,BAILLABHUGAURI PRADDUMANBHAI THROUGH POA ANANTRAI P PATEL,HARSHA PRADDUMANBHAI,PARESH PRADDUMANBHAI,SATISHCHANDRA PRATAPRAI THROUGH POA ANANTRAI P PATEL,BHARATKUMAR PRATAPRAI THROUGH POA ANANTRAI P PATEL,NAVJIVAN PRATAPBHAI THROUGH POA ANANTRAI P PATEL	MR PJ KANABAR	THE LEGAL HEIRS OF DECD.MANEKLAL MAGANLAL BHATT,RAMNIKLAL MANEKLAL BHATT,ANIL RAMNIKLAL BHATT,ASHOK RAMNIKLAL BHATT,BHUPENDRA RAMNKILAL BHATT,GIRIJASHANKER MANEKLAL BHATT DELETED AS PER COURT'S ORDER,THE LEGAL HEIRS OF DECD.CHANDULAL BHATT,ATUL CHANDULAL BHATT,JIGNESH CHANDULAL BHATT,CHHAYABEN CHANDULAL BHATT,DINKARRAI MANEKLAL BHATT,INDUBEN MANEKLAL BHATT,DILIP R.B.,NEELABEN UMESHBHAI BHATT	,NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR MEHUL S SHAH
2495	SA/213/2013	26/11/2013	BABARBHAI SON OF MAGANBHAI PARMAR,	MR JAYESH A KOTECHA	LEGAL HEIRS OF DAHYABHAI SHANKDARBHAI PARMAR,KASHIBEN WD.O. DAHYABHAI SHANKARBHAI PARMAR,BHAILALBHAI DAHYABHAI SHANKARBHAI PARMAR,MANIBHAI DAHYABHAI SHANKARBHAI PARMAR,GEETABEN DAHYABHAI SHANKARBHAI PARMAR	
2496	SA/215/2013	02/03/2014	RAJ GANSHYAMBHAI BHIRAVSINH,MANIBEN D/O MANGALSINH BHAGVANSINH	MR MRUGEN K PUROHIT	RAJ BHUPENDRASINH HIMMATSINH,	(MR HM PRACHCHHAK)
2497	SA/217/2013	12/10/2013	IBRAHIMBHAI ISMAILBHAI VOHRA,	MR DILIP B RANA	RATILAL RANCHHODBHAI VANKAR,HIRABHAI RANCHHODBHAI VANKAR,BABUBHAI RANCHHODBHAI VANKAR,FULABHAI RANCHHODBHAI VANKAR,KOKILABEN DO. RANCHHODBHAI UKABHAI,STATE OF GUJARAT	
2498	SA/219/2013	16/04/2014	KUMUDBEN SAMUAL SOLANKI,	MS SUNEETA R SHUKLA	DAHOD NAGARPALIKA,	
2499	SA/221/2013	15/10/2014	KINJALBEN D.O. ASHWINBHAI CHANDUBHAI,	MR MRUGEN K PUROHIT	ASHWINBHAI CHANDUBHAI TALATI,	MR SURESH B BHATT
2500	SA/222/2013	27/01/2014	HEIRS OF DECEASED RABARI HAMIRBHAI SENDHABHAI,LADUBEN HAMIRBHAI RABARI,AMRATBHAI HAMIRBHAI RABARI,VIRABHAI HAMIRBHAI RABARI,KANJIBHAI HAMIRBHAI RABARI,MAGANBHAI HAMIRBHAI RABARI,BALVANTBHAI HAMIRBHAI RABARI,LADKIBEN HAMIRBHAI RABARI,SARTANBHAI HAMIRBHAI RABARI,JEBARBEN HAMIRBHAI RABARI,RABARI CHEHRABHAI HAMIRBHAI	MR DHAVAL M BAROT	HEIRS OF DECEASED PATEL CHELA PUNJA,PATEL MONGHJIBHI CHELABHAI - KAREN,PATEL UJAMBEN CHELABHAI D.O. CHELABHAI PUNJABHAI AND W.O. GOVABHAI B JUDAL,MENABEN D.O. CHELABHAI PUNJABHAI AND W.O. SAVABHAI BHATOL,HEIRS OF DECEASED PATEL MONGHJIBHAI CHELABHAI,MANGUBEN WD.O. MONGHJIBHAI CHELABHAI PATEL,GALBIBEN D.O. MONGHJIBHAI CHELABHAI AND W.O. JALAMBHAI G BHUTADIA,BABUBHAI S.O. MONGHJIBHAI CHELABHAI PATEL,LEELABEN D.O. MONGHJIBHAI CHELABHAI AND W.O. GULABCHAND GANESHBHAI,JIVRAMBHAI S.O. MONGHJIBHAI CHELABHAI PATEL,ASHOKBHAI S.O. MONGHJIBHAI CHELABHAI PATEL,DHANIBEN D.O. MONGHJIBHAI CHELABHAI AND W.O. MUKESHBHAI DALSANGBHAI,RAMIBEN D.O. MONGHJIBHAI CHELABHAI AND ASHOKBHAI,PATEL LAKSHMANBHAI PARTHIBHAI - KAREN,PATEL VIRJIBHAI PARTHIBHAI - KAREN	

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2501	SA/223/2013	28/01/2014	MAHIPAL CHHAGANBHAI SADIYA,	MR KANDARP H DHOLAKIA,MR TUSHAR L SHETH	HIRUBEN MANDHABHAI MANGERA,KARSAN SOMABHAI SADIYA,DHAMJI MADHABHAI MANGERA,GIRDHAR MADHABHAI MANGERA	
2502	SA/224/2013	24/01/2014	NAYNABEN RATILAL GOHEL,	MR DHAVAL D VYAS	MAHENDRABHAI MOHANLAL PARMAR,	MR VIRENDRA BAHETI
2503	SA/226/2013	20/01/2014	DAHIBEN DUNGARBHAI (DELETED AS EXPIRED),DHANJIBHAI DUNGARBHAI DECEASEDTHROUGH HIS HEIRS,PATBIBEN WD/O DHANJIBHAI,JGRUTIBEN DHANJIBHAI,GORDHANBHAI DHANJIBHAI,VINUBHAI DHANJIBHAI,GHANSHYAMBHAI DHANJIBHAI,LALITABEN DHANJIBHAI,DEVRAJBHAI DUNGARBHAI,NANDUBEN WD/O DEVRAJBHAI,KANTABEN DEVRAJBHAI,KAMLABEN DEVRAJBHAI,MADHUBEN DEVRAJBHAI,CHATURBHAI DEVRAJBHAI,MANSUKHBHAI DEVRAJBHAI,MADHABHAI DUNGARBHAI,LALJIBHAI DUNGARBHAI,VITTHALBHAI DUNGARBHAI,VALLABHBHAI DUNGARBHAI DECEASE,SAVITABEN VALLABHBHAI,KALUBHAI VALLABHBHAI,KAOLASHBEN VALLABHBHAI,PRAFULBHAI VALLABHBHAI,SAMJUBEN DUNGARBHAI,SAVITABEN DUNGARBHAI	DELETED,,MR GAURAV CHUDASAMA	STATE OF GUJARAT,AMRELI DISTRICT PANCHAYAT,EXECUTIVE ENGINEER (R AND B),TARAWADA GRAM PANCHAYAT,,DINESHBHAI KANJIBHAI BHANDERI,,SUPERINTENDENT	,MR HS MUNSHAW,MR JJ YAJNIK
2504	SA/229/2013	24/06/2015	RAJENDRASINH UMEDSINH SODHA,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT	COMMISSIONER JAMNAGAR MUNICIPAL CORPORATION,ESTATE OFFICER JAMNAGAR MUNICIPAL CORPORATION	MR JAYANT P BHATT
2505	SA/230/2013	12/12/2013	NAVINGAR SHAKERGAR GUNSAI,	MS KRUTI J VORA	SOLANKI LILAVANTIBEN BABULAL RAJPUT,SOLANKI JERAM TEJMAL RAJPUT	MR MEHUL S SHAH
2506	SA/231/2013	12/05/2013	DEVJIBHAI HARDASBHAI KANBI (PATEL),	MR SP MAJMUDAR,MR P P MAJMUDAR	JOITABHAI GANESHBHAI KANBI,KANBI JETHABHAI HARDASBHAI,VIRABHAI HARDASBHAI KANBI (DECD) THROUGH LEGAL HEIRS,HIRABEN WD/O VIRABHAI PATEL,DHAYABHAI VIRABHAI PATEL,SHANTIBHAI VIRABHAI PATEL	,MR HRIDAY BUCH,MR PRATIK Y JASANI
2507	SA/232/2013	28/01/2014	KISHORCHANDRA JAYANTILAL ANJARIA,	(MR VIVEK N MAPARA)	KADAR OSMAN KHAFI,	
2508	SA/234/2013	07/09/2014	M/S JETFAB INDUSTRIES,PRAVINBHAI PURSHOTTAMBHAI PATEL	MR TARAK DAMANI	DAKSHIN GUJARAT VIJ CO.LTD,	MS LILU K BHAYA
2509	SA/236/2013	12/06/2013	GONDAL TALUKA PANCHAYAT,	MR HS MUNSHAW	AMNABEN ABRAMBHAI SHANA-DECEASED,ALANBHAI ABRAHAMBHAI MUSLIM,ISHAK NOORMAMAD SHAMMA MUSLIM,RAJAK NOORMAMAD SHAMMA MUSLIM,THE STATE OF GUJARAT,THE DIRECTOR,THE COLLECTOR,THE MAMLATDAR,DISTRICT ASSISTANT EXAMINER	,MR SP MAJMUDAR,MR SHAKTI S JADEJA
2510	SA/242/2013	14/02/2017	PATEL DASRATBHAI MOHANBHAI-DECD. THROUGH LEGAL HEIRS,,PATEL SHUSHILABEN WIFE OF DASRATHBHAI MOHANBHAI,PATEL PRAVINABEN D.O. DASRATHBHAI MOHANBHAI,PATEL PREMILABEN D.O. DASRATHBHAI MOHANBHAI,PATEL SUDHIRKUMAR SON OF DASRATHBHAI MOHANBHAI,PATEL DHIRAJKUMAR SON OF DASRATHBHAI MOHANBHAI	NOTICE SERVED,MR PANKAJ K SONI	PATEL ISHWARLAL SHIVLAL,ASHWIN MAGANLAL PATEL	
2511	SA/244/2013	04/08/2015	BALVANTBHAI HATHISANGBHAI BARAD,	MR. JAY M THAKKAR	PUNJABHAI TALASHIBHAI SABADIYA,MUNABHAI PUNJABHAI SADABIYA,TALATI CUM MANTRI	MR HS MUNSHAW,MS MEGHA JANI
2512	SA/245/2013	23/07/2014	IQBALHUSSAIN MASUMALI,YAKUBALI YUSUFALI	MR MA KHARADI	TRUSTEES OF SETH GOVINDJI TULSIDAS.,ANANTRAI VITHALDAS PAREKH,ARUNKUMAR PARMANANDDAS GORADIA,KANTILAL BABULAL SANGHVI,RAJAHUSSAIN KASAMBHAI CO.	NOTICE SERVED,NOTICE SERVED BY DS,VIRAL K SHAH

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2513	SA/246/2013	23/07/2014	IQBALHUSSAIN MASUMALI,YAKUBALI YUSUFALI	MR MA KHARADI	TRUSTEES OF SETH GOVINDJI TULSIDAS.,ANANTRAI VITHALDAS PAREKH,ARUNKUMAR PARMANANDDAS GORADIA,KANTILAL BABULAL SANGHVI,RAZAHUSSAIN KASAMBHAI AND CO	NOTICE SERVED,NOTICE SERVED BY DS,VIRAL K SHAH
2514	SA/247/2013	04/03/2014	NATUBHAI VESTABHAI GAMIT,	MR SHAKEEL A QURESHI	TALATI-CUM-MANTRI,MAMLATDAR,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR HS MUNSHAW
2515	SA/248/2013	04/03/2014	KUSHANIABHAI BALJIBHAI GAMIT,	MR SHAKEEL A QURESHI	TALATI-CUM-MANTRI,MAMLATDAR,DISTRICT COLLECTOR	GOVERNMENT PLEADER,MR HS MUNSHAW
2516	SA/249/2013	25/02/2015	ISMAIL TAHERBHAI BAJI, SINCE DECD.THRO'HEIRS AND L/R,NASIMBEN ISMAILBHAI BAJI WD/O ISMAILBHAI BAJI,ABBDEHALI ISMAILBHAI BAJI S/O. ISMAILBHAI BAJI,ALIFIYABEN ABBASBHAI HINGOLI D/O. ISMAILBHAI BAJI,MARIYA MURTUZABHAI PUNJKHAN D/O.ISMAILBHAI BAJI,INSIYA HUSSAINBHAI VASANWALA D/O. ISMAILBHAI BAJI	,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SHILAS GOPALBHAI KHRISTI (DECD) THROUGH LEGAL HEIRS,SAHANBEN VALJI BHAJORA,TINABEN SHILAS KHRISTI,PREMANAND SHILAS KHRISTI,JOBAR KUTBUDDIN BHABHARAWALA,JHUJARBHAI KUTBUDDIN BHABHARAWALA,SAKINA USUFALI BAJI,SAKINA KUTBUDDIN BHABHARAWALA	,NOTICE SERVED,NOTICE UNSERVED
2517	SA/250/2013	15/11/2017	ANAVARKHAN MISRIKHAN PATHAN-DECD.,AKBARKHAN ANARKHAN PATHAN-DECD. THROUGH LEGLE HEIRS,,YUSUFKHAN ANARKHAN PATHAN,ABIDKHAN ANARKHAN PATHAN,GUL MOHAMMAD ANARKHAN PATHAN,SHERULLAKHAN AKBARKHAN PATHAN,AABEDABANU AKBARKHAN PATHAN,SHRINBANU AKBARKHAN PATHAN	MR YUSUFKHAN PATHAN	FAZALURAHEMAN KARIMMIYA CONTRACTOR SINCE DECD. THRO HIS HEIRS,SURFUNNISHA WIDOW OF FAZLU CONTRACTOR,SANEA D/O FAZLU REHMAN CONTRACTOR,UMAYMA D/O. FAZLU REHMAN CONTRACTOR,SUMAIYA D/O. FAZLU REHMAN CONTRACTOR,FARAH D/O FAZLU REHMAN CONTRACTOR,MOHAMMAD ZUBEN KARIMMIYA CONTRACTOR,MOHAMMAD ZAKIR KARIMMIYA CONTRACTOR,ZENAFBIBI D.O. KARIMMIYA ALIMIYA CONTRACTOR SINCE DECD. THRO HER HIERS,ATIKBHAI SADIKBHAI SONIWALA,SALEHA W/O MUHMMADIQBHAI VORA,AMINABIBI D.O. KARIMMIYA ALIMIYA CONTRACTOR,AABEDABANU DAUGHTER OF KARIMMIYA ALIMIYA CONTRACTOR,HEIRS OF DECD. AABEDABIBI DAUGHTER OF ANARKHAN MISRIKHAN PATHAN,SAHERABIBI DAUGHTER OF ANARIKHAN MISRIKHAN PATHAN,AFSANABIBI DAUGHTER OF ANARKHAN MISRIKHAN PATHAN,SABEHA ABDUL KADER PEHLARI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR MA KHARADI,MR G A MASTER
2518	SA/251/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	RANMAL NATHA VAROTARIYA AAHER,	MR HARSHIL C DATTANI
2519	SA/252/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	RANMAL NATHA GAGALIYA AAHER,	MR HARSHIL C DATTANI
2520	SA/253/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	PITHA RANMAL GAGALIYA AAHER,	MR HARSHIL C DATTANI
2521	SA/254/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	FOGA HAMIR GAGALIYA AAHER,	
2522	SA/255/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	HARDAS NATHA VAROTARIYA AAHER,	MR HARSHIL C DATTANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2523	SA/256/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	CHHAGAN DOSA MODHVADIA MER,	MR HARSHIL C DATTANI
2524	SA/257/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	RANMAL SAMAT SIGARKHIYA HARIJAN,	MR HARSHIL C DATTANI
2525	SA/258/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	DEVSI HAJA VAROTARIYA,	
2526	SA/259/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	KARNA AARSHI VAROTARIYA AAHER (DECD)THROUGH PALIBEN WD/O KAR,NATHU S/O KARNA VAROTARIYA SINCE DECD.THRO HIS HEIRS,ZANZIBEN W O NATHUBHAI VAROTARIYA,RAMILABEN D O NATHUBHAI VAROTARIYA,GEETABEN D O NATHUBHAI VROTARIYA,DISHABEN D O NATHUBHAI VAROTARIYA,RAMBHAI S O NATHUBHAI VROTARIYA,DHARNAT S/O KARNA VAROTARIYA,HIMI D/O KARNA VAROTARIYA,RAJI D/O KARNA VAROTARIYA,DHANI D/O KARNA VAROTARIYA	,MR HARSHIL C DATTANI
2527	SA/260/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	SAMAT JIVA VAROTARIYA AAHER,	MR HARSHIL C DATTANI
2528	SA/261/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	SHERALI KASAMALI KHOJA,	MR HARSHIL C DATTANI
2529	SA/262/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	MASRI JIVA VAROTARIYA (DECD) THROUGH JANABAI WD/O MASRI VAR,MAHESH S/O MASRI VAROTARIYA,JIGDISH S/O MASRI VAROTARIYA,VIJAY S/O MASRI VAROTARIYA,LAKHI D/O MASRI VAROTARIYA,SANTOK D/O MASRI VAROTARIYA	
2530	SA/263/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	BHIMSHI LAKHMAN VAROTARIYA,	MR HARSHIL C DATTANI
2531	SA/264/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	MARKHI PARBAT VAROTARIYA AAHER,KARNA PARBATBHAI AAHER	,MR HARSHIL C DATTANI
2532	SA/265/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	JAGDISH NATHA GAGALIYA,	MR HARSHIL C DATTANI
2533	SA/266/2013	01/09/2014	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECTION OFFICER,CHAGANLAL PREMJI HADIYAL,VITHAL LAXMAN SAVALIYA	GOVERNMENT PLEADER	KARSAN NAGA ODDARA MER,	MR HARSHIL C DATTANI
2534	SA/267/2013	21/12/2013	PRAVINCHANDRA JETHALAL,	MR NK MAJMUDAR	JAMNABEN WIDOW OF JAMNALAL FAKIRCHAND,DHANSUKHLAL JETHALAL,INDUBEN JETHALAL,SUMANBEN DAUGHTER OF JETHALAL FAKIRCHAND,MANJUBEN DAUGHTER OF JETHALAL FAKIRCHAND,MINABEN DAUGHTER OF JETHALAL FAKIRCHAND	

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2535	SA/268/2013	27/10/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMSINH AKUBHA ZALA SINCE DECD.THRO HIS HEIRS,NAINABA R. ZALA,HINABA R.ZALA,BINABA R.ZALA,USHAJBA R.ZALA	,MR KANAK K VAGHELA,MR VIRAT G POPAT
2536	SA/269/2013	17/02/2014	SAMANATBHAI SURABHAI ALIAS ZEENABHAI THROUGH POA SHANABHAI M,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	BALUBEN DABHAIBHAI,KESARISANG DOLATSANG BAROT VAHIVATKARTA OF JETUNBEN AMARS,KALUBHAI VINUBHAI(MINOR)THROUGH VINUBHAI ROOPSANG THROUGH VA	,(MR MB GANDHI),MR CHINMAY M GANDHI
2537	SA/270/2013	31/07/2017	HIRAJI AMARAJI BAROT,KANUBHAI SON OF HIRAJI BAROT	,HL PATEL ADVOCATES	GRAM PANCHAYAT,STATE OF GUJARAT	GOVERNMENT PLEADER,MR JAYKAR B PATEL
2538	SA/271/2013	17/06/2015	MOHANBHAI FULABHAI PANCHAL,	MR HM PARIKH,MR.HEMANG H PARIKH	ASHABEN WIFE OF DILIPBHAI BHAGIRATHBHAI JAISWAL,DILIPBHAI BHAGIRATHBHAI JAISWAL	MR VAIBHAV A VYAS
2539	SA/272/2013	09/09/2014	THE STATE OF GUJARAT,THE DEPUTY CONSERVATOR OF FOREST,SPECIAL OFFICER,RANGE FOREST OFFICER	GOVERNMENT PLEADER	CHHANABHAI KHIMABHAI GORAIYA,	MR AMIT N CHAUDHARY
2540	SA/276/2013	23/12/2013	SHYAM KISHAN RAMCHANDANI,KAMLESH PRABHUDAS KHARVA	MR P P MAJMUDAR	MAFAT PUJALAL PARMAR,	
2541	SA/2/2014	13/08/2015	PATEL MAFATBHAI HARMANBHAI,	MR HM PARIKH,MR.HEMANG H PARIKH	PATEL HARISHBHAI JAYANTIBHAI,	MR JIGAR M PATEL
2542	SA/7/2014	26/07/2018	GUNVANTRAI LAXMIDAS MEHTA,	HCLS COMMITTEE,MR.MANAN BHATT	PUSHPABEN VASANTBHAI AAYA,VINODBHAI VASANTBHAI AAYA,VIJAYBHAI VASANTBHAI AAYA	NOTICE SERVED BY DS,MR ASHISH M DAGLI
2543	SA/9/2014	30/01/2014	STATE OF GUJARAT,COLLECTOR,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER	SHANTABEN MAGANLAL CHANCHAPARA,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
2544	SA/13/2014	19/02/2014	PATEL AMRUTBHAI RANCHHODDAS-DECD.,PATEL HIRABEN WIDOW OF AMRUTBHAI,PATEL VISHNUBHAI AMRUTBHAI,PATEL HASMUKHBHAI AMRUTBHAI,PATEL SHAILESHBHAI AMRUTBHAI,PATEL KOKILABEN AMRUTBHAI,PATEL RANJANBEN AMRUTBHAI,PATEL DHARMISTABEN AMRUTBHAI,PATEL KANTIBHAI RANCHHODDAS,PATEL KANIYALAL HARJIVANDAS,PATEL BALCHNADBHAI HARJIVANBHAI	MR MB PARIKH	MANEGING TRUSTEES OF DAHIBEN CHERITABLE TRUST,	
2545	SA/14/2014	19/02/2014	PATEL BHIKHABHAI KASHIBHAI-DECD.,PATEL KANUBHAI BHIKHABHAI,PATEL RAMANBHAI BHIKHABHAI,PATEL RAJNIKANT BHIKHABHAI	MR MB PARIKH	MANEGING TRUSTEE OF DAHIBEN CHERITABLE TRUST LALLUBHAI MATHURBHAI PATEL,	
2546	SA/16/2014	22/08/2014	RAMESHBHAI H GAJERA-PATEL,KIRANBEN RAMESHBHAI GAJERA-PATEL	MR VIMAL M PATEL	ISHWARLAL GIRDHARLAL PABARI,KANTILAL LABHSHANKER JANI	NOTICE SERVED BY DS,MR JAYESH A DAVE
2547	SA/17/2014	17/04/2014	KALUBHAI NANJIBHAI,	MR YATIN SONI	DALICHAND PARMANANDAS SHAH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
2548	SA/19/2014	28/03/2014	GANPATLAL NARAYANDAS SHARMA-DECD. THROUGH LEGAL HEIRS,,BABULA GANPATLAL SHARMA,ASHOKUMAR GANPATLAL SHARMA,CHANDRAKANT GANPATLAL SHARMA	MR ASHISH H SHAH	PARMABHAI RAICHANDBHAI NIMACHIYA,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT
2549	SA/21/2014	03/06/2014	KALPESHKUMAR SURESHBHAI CHAUHAN,	MR MM SAIYED	KRUPALI RATILAL PATEL,	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2550	SA/22/2014	25/02/2015	MIRKHA SHAHBUDDIN KHOKHAR,ABBASKHA ALIAS ALLARAKHA SHAHBUDDIN KHOKHAR,SARIFKHA SHAHBUDDIN KHOKHAR,AMRUDDIN SHAHBUDDIN KHOKHAR,JENABBIBI D.O.SHAHBUDDIN KHOKHAR AND W.O. BISMILLAKHA PATHAN,MERUNBIBI SHAHBUDDIN KHOKHAR,HEIRS OF DECEASED SAMSERKHA SHAHBUDDIN KHOKHAR,HUSENABIBI W.O. SAMSERKHA SHAHBUDDIN KHOKHAR,ARIFKHA SAMSERKHA KHOKHAR,DILIPKHA SAMSERKHA KHOKHAR,RUKSANABIBI SAMSERKHA KHOKHAR,FARJANABIBI SAMSERKHA PATHAN	MR SADIK A ANSARI	KALUKHA KASAMKHA S.O. HOMATKHA KHOKHAR,	(MR AY KOGJE)
2551	SA/24/2014	25/02/2015	MIRKHA SHAHBUDDIN KHOKHAR,ABBASKHA ALIAS ALLARAKHA SHAHBUDDIN KHOKHAR,SARIFKHA SHAHBUDDIN KHOKHAR,AMRUDDIN SHAHBUDDIN KHOKHAR,JANABBIBI D.O. SHAHBUDDIN KHOKHAR AND W.O. BISMILLAKHA PATHAN,MERUNBIBI SHAHBUDDIN KHOKHAR,HEIRS OF DECEASED SAMSERKHA SHAHBUDDIN KHOKHAR,SAMSERKHA SHAHBUDDIN KHOKHAR,ARIFKHA SAMSERKHA KHOKHAR,DILIPKHA SAMSERKHA KHOKHAR,RUKSANABIBI SAMSERKHA KHOKHAR,FARJANABIBI SAMSERKHA PATHAN	MR SADIK A ANSARI	KALUKHA KASAMKHA S.O. HOMATKHA KHOKHAR,	(MR AY KOGJE)
2552	SA/25/2014	25/02/2015	ABDUL REHMAN JAFERALI,	MR RC KAKKAD	RAMESHCHANDRA KANJI JOSHI,BHAGIRATHIBEN DOLARBHAI JOSHI,ISMILEBHAI JAFARBHAI,IQUBAL GULAMHUSEN,DAYARAM NARANJI JOSHI	,NOTICE SERVED,(MR VIVEK N MAPARA)
2553	SA/28/2014	07/10/2014	KAUSHIKKUMAR BHANJI BHAI RABADIA,DINESHKUMAR DHANJIBHAI ZULASNA,SONALBEN DIVYESHKUMAR JAVIA	MR DIGANT M POPAT	CHANDRIKABEN VIRABHAI HARIJAN,CHIMANBHAI VIRABHIA HARIJAN,DALPATBHAI VIRABHAI HARIJAN,MUKTABEN VIRABHIA HARIJAN	NOTICE SERVED,NOTICE SERVED BY DS,MR PREMAL S RACHH
2554	SA/29/2014	07/11/2017	MAHENDRA KANTILAL SATHWARA,	MR HARNISH V DARJI	VADODARA MUNICIPAL CORPORATION,	MR NILESH A PANDYA
2555	SA/30/2014	07/11/2017	MAHENDRA KANTILAL SATHWARA,	MR HARNISH V DARJI	VADODARA MUNICIPAL CORPORATION,	MR NILESH A PANDYA
2556	SA/35/2014	18/01/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	NIRUBHA VAJESANG JADEJA,	RULE SERVED
2557	SA/36/2014	16/03/2017	GABHARUBHAI JESINGBHAI CHAUHAN,DEVUSINH JESINGBHAI CHAUHAN,MONGHIBEN JESINGBHAI CHAUHAN,LAKSHMIBEN JESINGBHAI CHAUHAN	MR SHUSHIL R SHUKLA	NATVARBHAI AMBALAL PATEL,STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR,THE CIRCLE INSPECTOR,THE MAMLATDAR,THE TALATI CUM MANTRI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR YUSUFKHAN PATHAN
2558	SA/38/2014	24/02/2014	GAJENDRASINH PRABHATSINH ZALA,	HL PATEL ADVOCATES	PASCHIM GUJARAT VIJ CO.LTD,	MR DIPAK R DAVE

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2559	SA/39/2014	26/07/2018	RAVAL BHEMABHAI JESANGBHAI,RAVAL PRAVINKUMAR BHEMABHAI,RAVAL KAILASEN D/O RAVAL BHEMABHAI,RAVAL SURESHBHAI BHEMABHAI,RAVAL RAMESHBHAI BHEMABHAI,RAVAL DILIPBHAI BHEMABHAI,RAVAL PRAHLADBHAI BHEMABHAI,RAVAL SANTABEN D/O RAVAL BHEMABHAI,RAVAL SOMIBEN D/O RAVAL BHEMABHAI,RAVAL SANTOKBEN WD/O RAVLA BHEMABHAI	MR HRIDAY BUCH	RAVAL BABABHAI SHANKARBHAI,RAVAL SHIVABHAI BABABHAI,RAVAL KANTIBHAI BABABHAI,RAVAL LILABEN D/O RAVAL BABABHAI & W/O NATHABHAI,RAVAL MOTIBHAI SHANKERBHAI SINCE DECD.THRO HEIRS,RAWAL IRABEN MOTIBHAI,RAWAL ISHWARBHAI MOTIBHAI,RAWAL RAWABHAI,RAWAL CHADRIKABEN MOTIBHAI,RAWAL LALABHAI MOTIBHAI,RAWAL RAMESHBHAI MOTIBHAI,RAWAL RAMESHBHAI MOTIBHAI,RAVAL KACHARABHAI VIRCHAND SINCE DECD THRO HEIRS,RAWAL CHANCHIBEN KACHRABHAI,RAWAL SHAMABHAI KACHARABHAI,RAVAL SOMABHAI KACHARABHAI DELETED AS PER COURT'S ORDER,RAWAL MANJUBEN KACHARABHAI,RAWAL HAKUBEN KACHARABHAI,RAWAL IRABEN KACHARABHAI,RAVAL CHATURBHAI JESANGBHAI,RAVAL GOUABHAI CHATURBHAI,RAVAL BABUBHAI CHATURBHAI SINCE DECD THRO HIS HEIRS,RAVAL PUNJABHAI CHATURBHAI,RAVAL KAILASBEN D/O CHATURBHAI,RAVAL GANGUBHAI CHATURBHAI,RAVAL NANAJIBHAI CHATURBHAI SINCE DECD.THRO HEIRS,RAWAL CHAMPABEN BABUBHAI,RAWAL DHANANJAYKUMAR BABUBHAI,RAWAL AARTIBEN BABUBHAI,RAWAL POOJABEN BABUBHAI,RAWAL SUHAG NAGJIBHAI,RAVAL PUNJABHAI JESANGBHAI,RAVAL CHHANABHAI PUNJABHAI,RAVAL MANGABHAI PUNJABHAI,RAVAL RAJUBHAI MANGABHAI,RAVAL VIJAYBHAI MANGABHAI,RAVAL PRAKASHBHAI MANGABHAI,RAVAL KALIBEN MANGABHAI	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR PRANAV G DESAI
2560	SA/42/2014	22/07/2015	RAMJIBHAI LAXMANBHAI KOLI (DECD)THROUGH SOMA RAMJIBHAI S,JIVRAJ RAMJIBHAI SIKOTARIYA,BABULAL RAMJIBHAI SIKOTARIYA,CHHAGANLAL RAMJIBHAI SIKOTARIYA,NARSI RAMJIBHAI SIKOTARIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	SONBAI BHIKHABHAI KOLI DELETED AS PER COURT'S ORDER,SIDI VARJANG KOLI (DECD) THROUGH LEGAL HEIRS,KALIBEN WD/O SIDI VARJANG KOLI,DEVA SIDI KOLI SON OF SIDI VARJANG KOLI (DECD),VIRA SIDI KOLI (DECD) SON OF SIDI VARJANG KOLI,SONABEN DAUGHTER OF SIDI VARJANG KOLI,MANIBEN DAUGHTER OF SIDI VARJANG KOLI,RAMESH DEVA,SURESH DEVA DELETED AS PER COURT'S ORDER,SHANTA DEVA,GANGA DEVA,MINOR NARESH DEVA DELETED AS PER COURT'S ORDER,MINOR HARI DEVA DELETED AS PER COURT'S ORDER,MINOR LAXMI DEVA,KALU VIRA,JYOTI VIRA,RAJA VARJANG KOLI (DECD) THROUGH LEGAL HEIRS,RAMJI RAJA BARAIYA,SOMA RAJA BARAIYA SINCE DECD. THRO HIS HEIRS,BABUBHAI SOMABHAI BARAIYA,DHIRUBHAI SOMABHAI BARAIYA,SURESHBHAI SOMABHAI BARAIYA,KARSAN VARJANG KOLI DELETED AS PER COURT'S ORDER,BAI VALI WIFE OF JIVA KATRI DELETED AS PER COURT'S ORDER,BAI MANI WIFE OF VARJANG KHARVADHI,VIRJI JIVAM,LAKHAM JIVABHAI,RAMJI BHIKHABHAI,BAI RANI WIFE OF NATHU KATRI,DEVA VASHRAM,JAYANTILAL VASHRAM,HARJI VASHRAM,BAI HIRU WIFE OF HARJI KATRI,BAI VALU DEVA WIFE OF BHUDINA BHIKHA,BAI BHURIBEN WIFE OF VARJANG BHIKHA DELETED,BAI KALI WIFE PUNJA GALA DELETED,BAI MANI WIFE OF RAM LALA,BAI HIRU VARJANG,BAI JIVI WIFE OF RAMA DELETED,BAI VALU WIFE OF VARJANG BODRA,SONABEN WIDOW OF BHIKHA LAKH MAN DELETED,BABBAI WIDOWED DAUGHTER OF VASHRAM LAKHMAN	,NOTICE SERVED,NOTICE SERVED BY DS,DELETED,MR TUSHAR L SHETH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2561	SA/43/2014	04/06/2016	DINESHKUMAR AMBALAL PATEL,	HL PATEL ADVOCATES	AMBALAL NARSINHBHAI PATEL-DECD. THROUGH LEGAL HEIRS,KANTABEN AMBALAL PATEL,URMILABEN AMBALAL PATEL,CHETNABEN AMBALAL PATEL,MINAKSHIBEN AMBALAL PATEL,VASUDEV AMBALAL PATEL,VINOD AMBALAL PATEL,HASMUKH AMBALAL PATEL,ISHWARBHAI BHAGWANBHAI PATEL [DELETED],UPENDRA ISHWARBHAI PATEL [DELETED]	,NOTICE SERVED,DELETED,MR NILESH A PANDYA
2562	SA/44/2014	02/12/2014	SURAJBEN FULABHAI PATEL-EXPIRED,ASHWINBHAI FULABHAI PATEL,KAILASHBHAI ASHWINBHAI PATEL,MAHENDRABHAI FULABHAI PATEL	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	SURESHBHAI JASHBHAI PATEL,SHANTABEN SURESHBHAI PATEL	MR PR THAKKAR
2563	SA/45/2014	03/11/2014	SHAH KESHAVJI PASHUJI VIRA(DECD.),KASTURBEN KESHAVJI(DECD.),BHAVESH KESHAVJI,SURUBHA MURUBHA GOHIL	MR CB DASTOOR	SHAH MAVJI PASU-DECD.,HEMUBAI MAVJI SHAH,VASANTKUMAR MAVJI SHAH,HEMLATA RAMJI SHAH,RUKSHMANI URFE REKHA PRAVINCHANDRA SHAH,VIMLABEN RAYSHI SHAH,JETHI NENSI SARANG DECEASED THROUGH HER LEGAL HEIR,ZAVERBEN VASANJI THOKARSI SAVLA DECEASED THROU. LEGAL HEIR,NANBAI MAVJI SARANG,DEVSI MAVJI SARANG,NAREANDRA VASANJI SAVLA,KAILAS VASANJI SAVLA,GITA VASANJI SAVLA,NITA VASANJI SAVLA,REKHA VASANJI SAVLA	,MR JV JAPEE
2564	SA/46/2014	18/11/2014	PARMAR ISABBHAI SORAMKHAN SINCE DECD. THRO HIS HEIRS,USINABEN ISABHAI,ANISHABEN ISABHAI,SAINBEN ISABHAI,SHABANABEN ISABHAI,ISHRATKHAN ISABHAI,MOSINKHAN ISABHAI,PARMAR JAFARKHAN SORAMKHAN,PARMAR MAHEBOOBKHAN SORAMKHAN,PARMAR NAJIRKHAN SORAMKHAN,PARMAR RANGABEN W/O SORAMKHAN	,MR DHAVAL M BAROT	PARMAR PIROJKHAN KALIMIYA,PARMAR AIYUBKHAN AKBARKHAN,PARMAR BISUKHAN KALUMIYA-DECD.,LIYAKATALI BISMILLAKHAN,IMDADKHAN BISMILLAKHAN,JAHIDABANU WIFE OF YUNUSKHNA MURADKHAN SINDHI AND DAUGHTER OF DECD. BISMILLAKHAN,MAHERUNISHA WIDOW OF DECD. BISMILLAKHAN,PARMAR ANVARKHAN KALUMIYA	,MR MM SAIYED,MR. ARSH R SHAIKH
2565	SA/53/2014	28/03/2014	PRAVINBHAI KACHARABHAI PATEL,CHANDRAKANT KESHAVLAL PATEL,HARISHBHAI KESHAVLAL PATEL	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	RABARI BIJALBHAI JETHABHAI,RABARI KARMANBHAI PRABHATBHAI,RABARI AMRATBHAI MERAJBHAI SHAKARBHAI,RABARI LALABHAI JETHABHAI,RABARI VASHRAMBHAI JETHABHAI,RABARI JAYARAMBHAI MERAJBHAI	
2566	SA/56/2014	10/10/2014	DHARJIBHAI CHANDRABHAI KOLI,PARVATDBHAI CHANDRABHAI KOLI,HIRIBEN CHANDRABHAI KOLI,VESTIBEN WD/O CHANDRABHAI RATANABHAI KOLI	HL PATEL ADVOCATES	FATESING BHUDARBHAI KOLI,	MR PADMRAJ K JADEJA
2567	SA/58/2014	21/04/2016	PRIYA ADVERTISING, ANAND,	MR HM PARIKH,MR.HEMANG H PARIKH	RADHABEN CHANDRAKANTBHAI PATEL,NITABEN CHANDRAKANTBHAI PATEL,JYOTIBEN CHANDRAKANTBHAI PATEL,URVASHIBEN CHANDRAKANTBHAI PATEL,MAYURBEN CHANDRAKANTBHAI PATEL,HARSHADBEN CHANDRAKANTBHAI PATEL,ARUNBHAI CHANDRAKANTBHAI PATEL,VISHAKHABEN CHANDRAKANTBHAI PATEL	NOTICE SERVED,MR BR PARIKH,MR MIHIR PARIKH
2568	SA/65/2014	22/11/2016	LATE RASULBIBI D-O. KASAMBHAI HASANJI AND W/O PIRMOHAMMAD ABDERASUL,MOHAMMADBHAI PIRMOHAMMAD MUSAJI,NOORMOHAMMAD PIRMOHAMMAD MUSAJI,GULAMMOHAMMAD PIRMOHAMMAD MUSAJI,AAISHABIBI PIRMOHAMMAD MUSAJI,HAJRABIBI PIRMOHAMMAD MUSAJI,HUSENABIBI PIRMOHAMMAD MUSAJI	MR P B KHAMBHOLJA	DECD. BAI AMINABIBI D-O KASAMBHAI HASANBHAI FOR HERSELF AND LEGAL HEIRS OF,BAI RAHEMATBU D-O. HASANBHAI MOHMADBHAI,BAI SAKINABIBI PIRMOHAMAD,MOHAMAD KASAM VALI MOHAMAD,GULAM HUSEN MOHAMADBHAI MUKHI,HASANALI MOHAMADBHAI MUKHI,KHATIJABIBI MOHAMADBHAI KADARBHAI D-O. SAKINABIBI,MOHAMAD JAFAR MOHAMAD QUASIM,MOHAMAD ALI MOHAMAD QUASIM,IBRAHIM MOHAMAD QUASIM,MOHAMAD SALIN MOHAMAD QUASIM,GULAMHUSEN MAHAMADBHAI MUKHI,HASANALI MOHAMADBHAI MUKHI,KHATIJABIBI MOHMADBHAI KADARBHAI	,MS KRUTI J VORA,MR ARPIT A KAPADIA,HCLS COMMITTEE

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2569	SA/66/2014	22/11/2016	RASULBIBI D/O KASAMBHAI HASANJI & W/O PIRMOHAMMAD ABDERASUL(DECD.),MOHAMMADBHAI PIRMOHAMMAD MUSAJI,NOORMOHAMMAD PIRMOHAMMAD MUSAJI,GULAMMOHAMMAD PIRMOHAMMAD MUSAJI,AAISHABIBI PIRMOHAMMAD MUSAJI,HAJRABIBI PIRMOHAMMAD MUSAJI,HUSENABIBI PIRMOHAMMAD MUSAJI	MR P B KHAMBHOLJA	BAI RAHEMATBU DAUGHTER OF HASANBHAI MOHAMADBHAI-DECD.,BAI SAKINABIBI PIRMAHAMAD,MOHAMAD KASAM VALI MOHAMAD SINCE DECD.,GULAMHUSEN MOHAMADBHAI MUKHI,HASANALI MOHAMADBHAI MUKHI,KHATIJABIBI MOHAMADBHAI KADARBHAI D-O. SAKINABIBI,MOHAMAD ALI MOHAMAD QUASIM,IBRAHIM MOHAMAD QUASIM,MOHAMAD SALIN MOHAMAD QUASIM,KHATIJIBIBI MOHAMADBHAI KADARBHAI,MOHAMAD JAFAR MOHAMAD QUASIM,GULAMHUSEN MAHMADBHAI MUKHI,HASANALI MOHAMADBHAI MUKHI,RASULBIBI D-O KASAMBHAI HASANJI AND W-O PIRMOHAMMAD ABDERASUL	,MS KRUTI J VORA,MR ARPIT A KAPADIA,HCLS COMMITTEE,MR VILAV K BHATIA
2570	SA/71/2014	14/08/2014	CHAUDHARY LAXMANBHAI KANJIBHAI,	MR.RAJESH B SONI	CHAUDHARY JYOTSANABEN WIFE OF LAXMANBHAI,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
2571	SA/72/2014	08/05/2015	BHAGWANDAS MEGHRAJ AHUJA,	MR OMPARKASH T BAJAJ	CHANDRIKABEN N DALAL,YOGESHKUAMR N DALAL	
2572	SA/73/2014	23/09/2015	AMBALAL SHANKARLAL GOHIL-DECD. THROUGH LEGAL HEIRS,,DAWALIBEN WIDOW OF AMBALAL GOHIL,VASANTBHAI AMBALAL GOHIL,CHANDRASINH AMBALAL GOHIL,NARANBHAI SHANABHAI GOHIL	MR NIRAV C THAKKAR	RAVJIBHAI VASTABHAI GOHIL,	MR BK OZA
2573	SA/74/2014	29/08/2018	VARDHAJI KESHAJI MARVADI,	MR BHAVESH D HAJARE	THE CHAIRMAN,THE SECRETARY	MR JIGAR M PATEL
2574	SA/75/2014	28/03/2014	ANILBHAI NARHARNAM JOSHI,	MR MD CHAUHAN	SHRISHASHIKANT SHRIPATRAO BODSA,	
2575	SA/79/2014	09/12/2018	PATEL RATILAL JIVABHAI-DECD.,PATEL LEELABEN WIDOW OF RATILAL JIVABHAI,PATEL BHARATBHAI RATILAL,PATEL ARVINDBHAI RATILAL,PATEL SOBHNABEN RATILAL,PATEL SANGEETABEN RATILAL	MR SHITAL R PATEL	PATEL MANGABHAI ALIAS MANGALDAS JIVABHAI,PATEL PUJABHAI MANGALDAS,PATEL RAMANBHAI MANGALDAS,PATEL SHANKARBHAI AMBARAM,PATEL MANIBHAI MAGANDAS-DECD.,PATEL GANGABEN MANIBHAI WIDOW OF MANIBHAI MAGANBHAI PATEL,PATEL RAMESHBHAI MANIBHAI,PATEL SURESHBHAI MANIBHAI,PATEL GEETABEN MANIBHAI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR VIKRAM J THAKOR
2576	SA/81/2014	19/08/2014	SHAH HITENDRAKUMAR KANTILAL,	MR SATISH A PANDYA	VIMALABEN WIDOW OF SHAH KANTILAL ISHWARLAL,SHAH VASANTLAL MULCHANDDAS,SHAH CHUNIBHAI MANUBHAI,SHAH BHAILALBHAI LAHECHAND	NOTICE SERVED,UNSERVED EXPIRED (N),MR TEJAS P SATTA
2577	SA/85/2014	07/08/2014	UNITED INDIA INSURANCE CO.LTD,REGIONAL MANAGER,BRANCH MANAGER OR ADMINISTRATIVE	MR PALAK H THAKKAR	V M VASANT,	MS AMRITA M THAKORE
2578	SA/86/2014	24/06/2015	MAGANBHAI JESINGBHAI PATEL-DECD.,MANGUBEN WD/O MAGANBHAI PATEL,SURESHBHAI MAGANBHAI PATEL-DECD.,KAMALABEN WD/O SURESHBHAI PATEL,DEVESHBHAI SURESHBHAI PATEL,YOGESHKUMAR SURESHBHAI PATEL,BHAVISHABEN SURESHBHAI PATEL,CHARUBEN SURESHBHAI PATEL,PRAVINBHAI MAGANBHAI PATEL,NARESHBHAI MAGANBHAI PATEL,KIRITBHAI MAGANBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	PUNAMBHAI GOBARBHAI PATEL,MAHENDRABHAI PUNAMBHAI PATEL,VASANTBHAI PUNAMBHAI PATEL	(MR NIRAL R MEHTA)
2579	SA/87/2014	04/09/2014	CHHAGAN BHIMJIBHAI-DECD.,VAGHJI CHHAGANBHAI,JENTILAL CHHAGANBHAI,HEMRAJ CHHAGANBHAI,MAGANBHAI CHHAGANBHAI,SHANTILAL CHHAGANBHAI,RADHA W/O CHHAGANBAHI BHIMJIBHAI,RADHABEN CHHAGANBHAI,GORIBEN CHHAGANBHAI,SAGUNABEN CHHAGANBHAI,KHODIDAS BHIMJI	MR DIGANT M POPAT	MOTIBEN ARJAN,LAXMAN ARJAN,BHAGWANJI ARJAN,AMARSI ARJAN,JEDIBEN MOHAN WIDOW OF MOHAN NARAN SATWARA,VALJI MOHAN,VARSHA VALJI,ALPA VALJI,PUSHPAVADAN VALJI,TRUPTI VALJI,VIJAYBEN MOHAN,HARKANT MOHAN,SATWARA MOTI NARAN,MANUBEN WIDOW OF MOTIBHAI,HARILAL MOTIBHAI,BABULAL MOTIBHAI,RAMIBEN MOTIBHAI	,MR PREMAL S RACHH,MR. JAY M THAKKAR
2580	SA/89/2014	14/10/2014	ANWAR KASAM AJAB,	URVESH K GOR	TATA CHEMICALS LTD,	
2581	SA/90/2014	26/09/2017	RAVINDRA JYOTIRAM PATIL,	MR ZUBIN F BHARDA	SHANTADEVI RAVISHANKAR JAYSWAL,	(MR BIPIN I MEHTA),MR VICKY B MEHTA
2582	SA/91/2014	25/04/2014	HARIBHAI GELABHAI PANCHAL,	MR P P MAJMUDAR	GRAM PANCHAYAT,STATE OF GUJARAT	

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2583	SA/92/2014	21/12/2016	VINODBHAI CHOTALAL CHUDASMA,	MR JM BAROT	PARSOTTAMBHAI CHOTALAL CHUDASMA,	MR PH BUCH
2584	SA/93/2014	26/04/2016	IQBAL MAHMADBHAI MANSURI,	MR. ARCHIT P JANI	GUJARAT STATE CIVIL SUPPLY BOARD,	MR HS MUNSHAW
2585	SA/94/2014	22/04/2015	KOLI DEVJI SUKHABHAI-DECD.,KANJIBHAI DEVJIBHAI (SON),PREMJIBHAI DEVJIBHAI (SON),BHAVUBEN DEVJIBHAI (DAUGHTER),MONJIBHAI DEVJIBHAI(SON),SAMJUBEN DEVJIBHAI (FIRST WIFE),JAYUBEN DEVJIBHAI (DAUGHTER),MINABEN DEVJIBHAI (DAUGHTER),VASANTBEN DEVJIBHAI (DAUGHTER)	MS MAMTA R VYAS	WIDOW WIFE OF GANESH RAMJI BALUBEN GANESH,	MR JAYSINH R JADEJA
2586	SA/95/2014	25/04/2014	LEGAL HEIRS OF KHODABHAI DEVJIBHAI RATHOD,ANJIBEN KHODABHAI RATHOD,VAGHJIBHAI KHODABHAI RATHOD,NANDALAL HARIBHAI RATHOD,PRAVIN KHODABHAI RATHOD,MAHENDRA KHODABHAI RATHOD,RAVIBHAI KHODABHAI RATHOD	MR YOGESH G DEV	TULSIBHAI MITHABHAI ANDHARA,	
2587	SA/96/2014	27/02/2015	KIRANBHAI PASABHAI @ PARSHOTTAMBHAI PATEL,DECEASED PRAFULLBHAI PASABHAI @ PARSOTTAMBHAI PATEL,PRASHANT PRAFULLBHAI PATEL,GAURANG PRAFULLBHAI PATEL	MR HARNISH V DARJI	GOVINDBHAI AMBARAM LEUVA,CHATURBHAI MAGANBHAI PARMAR	(MS DARSHANA S PANDIT),MRS NISHA M PARIKH,HCLS COMMITTEE
2588	SA/97/2014	07/10/2015	GANDHARV GOVINDBHAI SOMABHAI,	MR JIGAR G GADHAVI	STATE OF GUJARAT THROUGH THE COLLECTOR,	NOTICE SERVED BY DS
2589	SA/100/2014	03/01/2017	LEGAL HEIRS OF DECEASED CHHOTABHAI CHAKABHAI TALPADA,RAMANBHAI CHOTABHAI TALPADA,BUDHABHAI CHOTABHAI TALPADA,MANGALBHAI CHOTABHAI TALPADA,RAMESHBHAI CHOTABHAI TALPADA,SHANABHAI CHOTABHAI TALPADA,MANIBEN D.O. CHOTABHAI TALPADA W.O. GOTABHAI KALABHAI,SHARDABEN D.O. CHOTABHAI TALPADA W.O. PARSOTTAMBHAI JETHABHAI	MR SHAILESH C SHARMA	LEGAL HEIRS OF DECEASED PUNAMBHAI JETHABHAI TALAPADA,RAVJIBHAI PUNAMBHAI TALPADA,CHANDUBHAI PUNAMBHAI TALPADA,AMBALAL PUNAMBHAI TALPADA,BHANUBEN D.O. AMBALAL CHHOTABHAI OTTAMBHAI	,NOTICE SERVED,MR NIRAV C THAKKAR
2590	SA/101/2014	28/09/2017	NIMESHKUMAR REVABHAI RABARI,	MR.SUBHASH G BAROT	DHARMISHTHA DAUGHTER OF PRABHATBHAI MEMABHAI RABARI,	MR ASHISH M DAGLI
2591	SA/104/2014	05/09/2018	PATEL BIHARIBHAI DAHYABHAI,PATEL DHIRUBHAI BAVAJIBHAI,PATEL JAYANTILAL DAHYABHAI,PATEL ASHOKBHAI GORDHANBHAI,PATEL HEMANTBHAI J,PATEL SHARDABEN J,PATEL DEVYANIBEN J	MR HARSHADRAY A DAVE	PATEL JAYANTIBHAI SOMABHAI,SHANTABEN WIDOW OF JAYANTIBHAI SOMABHAI,PATEL RAJENDRAKUMAR JAYANTIBHAI,PATEL PANKAJKUAMR JAYANTIBHAI,PATEL JAGDISHKUMAR JAYANTIBHAI,PATEL KIRITKUMAR JAYANTIBHAI,PATEL SUHAGBEN JAYANTIBHAI,PATEL NIKUNJBEN JAYANTIBHAI,PATEL GHANSHYAMBHAI CHANDUBHAI,DILIPKUMAR RAMANBHAI PATEL	UNSERVED EXPIRED (R),MR YH MOTIRAMANI,MR VISHAL K SEVAK,NIKITA S BAROT
2592	SA/105/2014	05/09/2018	PATEL BIHARIBHAI DAHYABHAI,PATEL DHIRUBHAI BAVAJIBHAI,PATEL JAYANTILAL DAHYABHAI,PATEL ASHOKBHAI GORDHANBHAI,PATEL HEMANTBHAI J,PATEL SHARDABEN J,PATEL DEVYANIBEN J	MR HARSHADRAY A DAVE	PATEL JAYANTIBHAI SOMABHAI,SHANTABEN WIDOW OF JAYANTIBHAI SOMABHAI,PATEL RAJENDRAKUMAR JAYANTIBHAI,PATEL PANKAJKUAMR JAYANTIBHAI,PATEL JAGDISHKUMAR JAYANTIBHAI,PATEL KIRITKUMAR JAYANTIBHAI,PATEL SUHAGBEN JAYANTIBHAI,PATEL NIKUNJBEN JAYANTIBHAI,PATEL GHANSHYAMBHAI CHANDUBHAI,DILIPKUMAR RAMANBHAI PATEL,MINESH THAKORBHAI PATEL,TEJAS DHIRUBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR MITESH L RANGRAS,MR YH MOTIRAMANI,MR VISHAL K SEVAK,NIKITA S BAROT
2593	SA/106/2014	02/11/2015	AHER BHOJABHAI SHADULBHAI,	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA	BHIKHABHAI JETHSURBHAI-DECD.,BHANABHAI BHIKHABHAI LAKHOTRA,AHER BAGHABHAI BHIKHABHAI LAKHOTRA,AHER RAYBHAI BHIKHABHAI LAKHOTRA,AHER DADUBHAI JETHSURBHAI	,MR DIPEN C SHAH

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2594	SA/110/2014	10/05/2017	LAGARABHAI MITHABHAI SHINOL,	MR ASHISH M DAGLI	BHANIBEN AMARABHAI HARIJAN,VALJIBHAI DUDABHAI PARMAR,DEVJIBHAI JEDHABHAI PARMAR,AMASIBHAI PALJIBHAI PARMAR	MR BA SURTI
2595	SA/114/2014	27/02/2015	M/S KANJI HIRJI & SONS,	MR RC KAKKAD	CHANDRAKANT AMRITLAL DOSHI-EXPIRED,PRABHUDAS MOTILAL KOTECHA,NARSIHDAS RAMJI,MUKTABEN REVASANKAR-DECD-EXPIRED ON AS PER,RAMILABEN RAJANIKANT BHATT,ARVIND RAJANIKANT BHATT,ANKUR RAJANIKANT BHATT,KHYATI RAJANIKANT BHATT,LABHUBEN AMRUTLAL,AHIR B BHIKHUBHAI	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR JAYANT P BHATT,MR.VARUN K.PATEL,(MR VIVEK N MAPARA),MR JEET J BHATT
2596	SA/120/2014	12/08/2014	UTTAR GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE	BHURIBEN SOMAJI NINAMA-DECD.,SOMAJI DHARMAJI NINAMA HUSBAND OF BHURIBEN SOMAJI NINAMA,VINODKUMAR SOMAJI NINAMA,SUSHILABEN ALIAS NITABEN SOMAJI NINAMA,MANJULABEN SOMAJI NINAMA,INDIRABEN SOMAJI NINAMA,RITABEN SOMAJI NINAMA	,MR JV JAPEE
2597	SA/122/2014	12/07/2016	PROPRIETOR KRISHNA ELECTRONIC, RAJULA,	MR UTKARSH R SHARMA	JADAVBHAI NATHABHAI HADIA,	MR BHUNESH C RUPERA
2598	SA/123/2014	22/01/2015	MOHAMMADKHAN GULABKHAN,HASANKHAN GULABKHAN,ALIKHAN MOHAMMEDKHAN,FATMABEN MOHAMMEDKHAN	MR JITENDRA H SINGH	MADINABEN GULAMNABI-DECD.,MEHMUDMIYA NANNUMIYA SAIYED,ROSHANBANU NANNUMIYA SAIYED,SAIYEDABANU NANNUMIYA SAIYED,BILALBANU NANNUMIYA SAIYED	,MR AMAR D MITHANI
2599	SA/125/2014	28/11/2016	PATEL DEVSHIBHAI SHIVRAMBHAI,PATEL GHANSHYAMBHAI DEVSBHIBHAI,PATEL KANTABEN W/O DEVSHIBHAI,PATEL KAILASHBEN W/O GHANSHYAMBHAI	DELETED,MR PINAKIN B RAVAL	VISHNUBHARTHI DATBHARTHI GOSAI,GOSAI CHANDRIKABEN WIDOW OF SOMABHARTHI SHANKERTHI,GOSAI KAILSHBEN SOMABHARTHI THROUGH GOSAI CHANDIKABEN SOMABHATHI,GOSAI DHARMISHTABEN SOMABHARTHI THROUGH GOSAI CHANDRIKABEN SOMABHARTHI,GOSAI JASWANTKUMA SOMABHAI	NOTICE SERVED,MR RJ GOSWAMI
2600	SA/126/2014	10/11/2018	THE PASHCHIM GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	DINESHKUMAR DHNAJIBHAI MOTIVARAS,	MR HASHIM QURESHI
2601	SA/127/2014	07/03/2015	PRAMANAND BHOLABHAI SHINDHI,	MR NV GANDHI	MURLIDHAR GAJANMAL SHINDHI,	MR DR DHIMAR
2602	SA/131/2014	25/11/2014	AVINASH MANGALBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	MAHENDRABHAI MANGALBHAI PATEL,PINAKIN MANGALBHAI PATEL	NOTICE UNSERVED,MR. JAY M THAKKAR
2603	SA/132/2014	06/11/2014	ADMINISTRATOR/MANAGER OF FAMILY OF RAMANLAL VADILAL GANDHI,RASIKLAL RAMANLAL GANDHI,VENICHAND RAMANLAL GANDHI	MR MRUGEN K PUROHIT	MENABEN VADILAL PREKH-EYE HOSPITAL,DHANVATILAL SAVAILLAL GANDHI,RAJ ALIAS LALO RAMANLAL GANDHI,DR.RAMANLAL SOMABHAI DOSHI,DILIPBHAI JAYANTILAL SHAH,VINODBHAI AMBALAL SHAH	
2604	SA/134/2014	17/06/2015	AHER MENSI NAGAJAN,	MS G R VIJAYALAKSHMI	AHER RAJSHI NAGAJAN,	(MR AJ SHASTRI)
2605	SA/136/2014	31/03/2015	ASHFAK ISMAILBHAI KHATRI,	MR SIKANDER SAIYED	MOHAMMAD YUSIFALI GANDHI,	MR MEHUL S SHAH
2606	SA/141/2014	31/07/2015	LEGAL HERIS AND REPRESENTATIVES OF MAHAMMADBHAI JIVABHAI,HALIMABEN MAHMMADBHAI KARGATHRA,FARIDABEN MAHMMADBHAI KARGATHRA,SUBHANBHAI MAHMMADBHAI KARGATHRA,ANVARHUSEIN MAHMMADBHAI KARGATHRA,ZUBEDABEN MAHMMADBHAI KARGATHRA	MS JS VARMORA,MR. R.D.KINARIWALA	ZUBENDABEN USMANBHAI,DADUBHAI USMANBHAI,USMANBHAI KASAMBHAI PINJARA,SHARUFABEN USMANBHAI PINJARA	NOTICE SERVED,(MR NIRZAR S DESAI)
2607	SA/143/2014	28/07/2014	MOHHAMED ABDULKADIR USMANI,	MR MEHUL S SHAH	THE STATE OF GUJARAT,THE COLLECTOR,THE PRANT OFFICER PANCHMAHALS,THE MAMLATDAR,THE TALATI-CUM-MANTRI	
2608	SA/148/2014	18/04/2016	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR DIPAK R DAVE	SWARAJ KHADI GRAMUDYOG SAMITI,	MR Y J PATEL
2609	SA/149/2014	08/11/2014	TRIVENIBEN VISHWANATH DAVE,	MR SP MAJMUDAR,MR P P MAJMUDAR	DINKARRAI RANCHHODLAL DAVE,	MR NAVALDAN R LANGA
2610	SA/150/2014	07/03/2015	BHATHIBHAI JIVABHAI SOLANKI,	MR YN RAVANI	BHIMSING BHALABHAI CHAUHAN,	MR SHAILESH C SHARMA
2611	SA/151/2014	12/07/2016	MANJULABEN LAHERCHAND NAGADA,	MR SIKANDER SAIYED	JAMKUBHAI MURJI LAPSIYA,ANIL MURJI LAPSIYA,TALATI CUM MANTRI	NOTICE SERVED,SERVED BY AFFIX(N)
2612	SA/153/2014	09/08/2014	SIKANDARKHAN SULEMAN SHEIKH,	MR RAMNANDAN SINGH	STATE OF GUJARAT,SECRETARY	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2613	SA/154/2014	21/07/2014	LEGAL HEIRS OF VYAS JAYANTILAL VITTHALDAS,ASHWIN JAYANTILAL VYAS,MEENABEN JAYANTILAL VYAS,DINESH JAYANTILAL VYAS,ANSUYABEN JAYANTILAL VYAS	MR. JAYESH C PATEL	LEGAL HEIRS OF GANPATLAL MAGANLAL VANAND,VANAND GHANSHYAM GANPATLAL,VANAND HASHMUKH GANPATLAL,VANAND DIPAK GANPATLAL,VANAND PARESH GANPATLAL	
2614	SA/156/2014	07/02/2015	BALU DAHYA PATEL,	(MR RD RAVAL)	MAGAN DAHYA PATEL,	
2615	SA/158/2014	05/09/2018	PATEL JAYANTIBHAI SOMABHAI-DECD.,SHANTABEN (EXPIRED ON 07/01/2009) WIDOW OF JAYANTIBHAI SOMABHAI,PATEL RAJENDRAKUMAR JAYANTIBHAI,PATEL PANKAJKUMAR JAYNTIBHAI,PATEL JAGDISHKUMAR JAYANTIBHAI,PATEL KIRITKUMAR JAYANTIBHAI,PATEL SUHAGBEN JAYANTIBHAI,PATEL NIKUNJBEN JAYANTIBHAI	MR YH MOTIRAMANI	PATEL BIHARIBHAI DAHYABHAI,PATEL DHIRUBHAI BAVAJIBHAI,PATEL JAYANTILAL DAHYABHAI,PATEL ASHOKBHAI GORDHANBAHI,PATEL HEMANTBHAI J,PATEL SHARDABEN J,PATEL DEVYANIBEN J,PATEL GHANSHYAMBHAI CHANDUBHAI,DILIPKUMAR RAMANBHAI PATEL,MINESH THAKORBHAI PATEL,TEJAS DHIRUBHAI PATEL	NOTICE SERVED BY DS,RULE SERVED,MS ARCHANA R ACHARYA,MR VISHAL K SEVAK
2616	SA/159/2014	05/09/2018	PATEL JAYANTIBHAI SOMABHAI-DECD.,SHANTABEN (EXPIRED ON 07/01/2009) WIDOW OF JAYANTIBHAI SOMABHAI,PATEL RAJENDRAKUMAR JAYANTIBHAI,PATEL PANKAJKUMAR JAYNTIBHAI,PATEL JAGDISHKUMAR JAYANTIBHAI,PATEL KIRITKUMAR JAYANTIBHAI,PATEL SUHAGBEN JAYANTIBHAI,PATEL NIKUNJBEN JAYANTIBHAI	MR YH MOTIRAMANI	PATEL BIHARIBHAI DAHYABHAI,PATEL DHIRUBHAI BAVAJIBHAI,PATEL JAYANTILAL DAHYABHAI,PATEL ASHOKBHAI GORDHANBAHI,PATEL HEMANTBHAI J,PATEL SHARDABEN J,PATEL DEVYANIBEN J,PATEL GHANSHYAMBHAI CHANDUBHAI,DILIPKUMAR RAMANBHAI PATEL,MINESH THAKORBHAI PATEL,TEJAS DHIRUBHAI PATEL	NOTICE SERVED BY DS,RULE SERVED,MS ARCHANA R ACHARYA,MR VISHAL K SEVAK
2617	SA/160/2014	22/07/2014	LEGAL HEIRS OF DECEASED PATEL SOMABHAI LALLUBHAI AND DAHYABH,PATEL TEJIBEN WD/O DAHYABHAI SOMABHAI,PATEL DASHRATHBHAI DAHYABHAI,PATEL DINESH @ SHAILESHBHAI DAHYABHAI	MR KARTIK V PANDYA	COLLECTOR,TENPUR GRAM PANCHAYAT	
2618	SA/162/2014	07/10/2015	RANABHAI KALULBHAI,	MR. KANJIBHAI M BHUT	DHANABHAI TAPUBHAI,BACHUBEN TAPUBHAI	MR RJ GOSWAMI
2619	SA/165/2014	17/11/2014	KESHABHAI KAMABHAI,KARSHANBHAI KAMABHAI,VIRABHAI KAMABHAI	MR RAVINDRA SHAH	KANUBEN WIDOW OF NAVGHANBHAI GEMARBHAI,VASANTIBEN NAVGHANBHAI,LALITABEN NAVGHANBHAI,PARSHOTTAMBHAI NAVGHANBHAI,ISHWARBHAI NAVGHANBHAI	MRS NISHA M PARIKH,HCLS COMMITTEE
2620	SA/166/2014	12/11/2014	URVASHIBEN KISHOREBHAI PATEL,	MR GAURAV CHUDASAMA	SAMIRKUMAR SHASHIKANT PATEL,	NOTICE SERVED,NOTICE SERVED BY DS
2621	SA/168/2014	28/07/2014	RANA MOHAMMEDKHAN KESHRIASINH,	MR MTM HAKIM	UDESANG AMARSANG RANA,HARISINH UDESANG RANA	
2622	SA/169/2014	28/08/2017	ISMAIL VALI DHILIYA-DECD. THROUGH LEGAL HEIRS,,AMINABEN WD/O ISMAIL VALI MUSA DHILIYA,HANIFBHAI ISMAIL VALI MUSA DHILIYA,SALIMBHAI ISMAIL VALI MUSA DHILIYA,RAFIKBHAI IMAIL VALI MUSA DHILIYA,SIKANDARBHAI ISMAIL VALI MUSA DHILIYA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	DAHYABHAI NARSHINHBHAI,	(MR SK BUKHARI)
2623	SA/170/2014	29/08/2017	RAMESHBHAI NARSINHBHAI PATEL,	MR MURALI N DEVNANI	JITENDRABHAI ALIAS NARENDRABHAI MAGANBHAI PATEL,PINAKINBHAI MAGANBHAI PATEL,JASHODABEN WIFE OF MAGANBHAI PATEL,NARSINHBHAI ICHCHABHAI PATEL-DECD.,VIDHYABEN DAUGHTER OF NARSINHBHAI ICHCHABHAI PATEL WIFE OF,BANSIBHAI NARSINHBHAI PATEL,KUSUMBEN DAUGHTER OF NARSINHBHAI PATEL WIFE OF BHAILALBHAI PATEL,NAGINABHAI NARSINHBHAI PATEL-DELETED,SHAKUBEN ALIAS INDIRABEN DAUGHTER OF NARSINHBHAI ICHCHABHAI PATEL	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MRUGEN K PUROHIT

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2624	SA/171/2014	06/12/2019	VIRENDRA KUMAR PRANLAL SHAH-DECD. THROUGH LEGAL HEIRS,,MEENABEN VIRENDRAKUMAR SHAH,TEJAS VIRENDRAKUMAR SHAH,DEVIKABEN NILESHBHAI DAGLI	MR DHARMESH V SHAH,MS. STUTI Y JANI	PAREKH DEVJI PRAGJI AND TRIBHUVAN PRAGJI STHANKVASI JAIN BALASHRAM TRUST RAJKOT,DR. RASIKLAL LALLUBHAI SHAH (DELETED),MANIBHAI FULCHAND MEHTA (DELETED),MULCHAND DURLABHAJI MEHTA (DELETED),RAMNIKLAL NAGARDAS SHAH,BHUPATBHAI CHUNILAL SANGHANI,TARUNBHAI N PUNJANI,MANJULABEN T. MEHTA,ANILBHAI R. DESAI,PRADEEPBHAI J. PUNJANI,ANILBHAI M. MEHTA	NOTICE SERVED,DELETED,MR MEHUL S SHAH
2625	SA/172/2014	02/11/2015	ARPAN CO-OP.HOUSING SOCIETY LTD,	MS TRUSHA K PATEL	VIRABHAI BUTABHAI BHARWAD-DECD.,DHULIBEN WIFE OF VIRABHAI BUTABHAI BHARWAD,ANILBHAI VIRABHAI BHARWAD,JAYESHBHAI VIRABHAI BHARWAD,DINESHBHAI VIRABHAI BHARWAD,ATMARAM BECHARDAS PRAJAPATI,GOVINDBHAI ATMARAM PRAJAPATI,MOHANBHAI ATMARAM PRAJAPATI,MATAMBHAI PUNABHAI BHARWAD-DECD.,KANTIBHAI MATAMBHAI,GOVINDBHAI MATAMBHAI,RAMBHAI MATAMBHAI,JAYANTIBHAI MATAMBHAI AMBALAL SUTHAR,SURABHAI PUNABHAI BHARWAD	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR MEHUL S SHAH
2626	SA/173/2014	11/02/2015	MANISH DAHYABHAI PATEL,	MR TARAK DAMANI	ALPA MANISH PATEL,	MRS NISHA M PARIKH,HCLS COMMITTEE
2627	SA/179/2014	22/09/2014	KALAJI CHANDUJI THAKOR,VAJAJI CHANDUJI THAKOR,BHALAJI RANAJI THAKOR,TALAJI MATHURJI THAKOR	MR VIKRAM J THAKOR	SAVITABEN KANTILAL PATEL,VITTHALBHAI MATHURDAS PATEL,LILABEN CHANDUJI THAKOR	,RC JANI & ASSOCIATE
2628	SA/181/2014	03/01/2016	PATEL HITESHBHAI BHAGUBHAI,PATEL MEENABEN RAMANBHAI,PATEL JYOTSANABEN BHAGUBHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	PATEL KALABEN BHAGUBHAI,PATEL BHAGUBHAI JIVANHAI (DECEASED),PATEL ANILBHAI BHAGUBHAI,SMITABEN ALIAS, SAVITABEN BHAGUBHAI PATEL	UNSERVED EXPIRED (N),DS AFF.NOT FILED (N)
2629	SA/182/2014	19/08/2014	BHAILALBHAI ZAVERBHAI PATEL,PRAVINBHAI ZAVERBHAI PATEL	MR BS PATEL	SANJAYBHAI GUNVANTBHAI THAKAR,MUNNABEN ALIAS JAGRUTIBEN DAUGHTER OF SURESHBHAI KASHIBHAI PATEL,NARSHINBHAI LALLUBHAI PATEL-DECD. THROUGH LEGAL HEIRS,RAMESHBHAI NARSHINBHAI LALLUBHAI,MAHENDRABHAI NARSINHBHAI PATEL,HANSHABEN RAVJIBHAI PAETL-DECD.,BHARTIBEN ARVINDBHAI PATEL,MANIBEN ARVINDBHAI PATEL,HIMANSHU RAMESHBHIA PATEL,HARKHABEN ZAVERBHAI PATEL-DECD.,CHINUBHAI ZAVERBHAI PATEL,NARENDRABAHI ZAVERBHAI PATEL	
2630	SA/183/2014	07/12/2019	AKBARBHAI KESARBHAI SIPAI,MAHMMADBHAI KESARBHAI SIPAI,AHMEDBHAI KESARBHAI SIPAI	MR HRIDAY BUCH	MOHANBHAI AMBABHAI PATEL SINCE DECD. THRO HIS HEIRS,ATMABEN MOHANBHAI PIPALIA,HARESHBHAI MOHANBHAI PIPALIYA,,HANSRAJBHAI MOHANBHAI PIPALIYA,MAHESHBHAI MOHANBHAI PIPALIYA,JAYABEN MOHANBHAI PIPALIYA,KANTABEN MOHANBHAI PIPALIYA,NITABEN MOHANBHAI PIPALIYA,BHIKHALAL RAMJIBHAI PATEL-DECD.,MAHENDRABHAI BHIKHALAL TANTI,DILIPBHAI BHIKHALAL TANTI,STATE OF GUJARAT,COLLECTOR, RAJKOT,ADDITIONAL COLLECTOR AND COMPETENT OFFICER	,RULE SERVED,MR K S CHANDRANI,DHRUVIN P BHUPTANI
2631	SA/184/2014	26/08/2014	KIRANBHAI VINODCHANDRA SHAH(QUARRYWALA),	MR K I KAZI	KAMLESHKUMAR RAMANLAL MODI,	
2632	SA/185/2014	24/07/2015	HARPALSINH VAKHATSINH ZALA,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE	THE MAMLATDAR-CHUDA,THE COLLECTOR-SURENDRANAGAR,TEH REVENUE SECRETARY,THE CHIEF SECRETARY,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2633	SA/186/2014	09/05/2014	IQBAL HAJI GAFAR MAYA THRO.' P.O.A. BHARATBHAI BHAGVANJIBHAI KUNDALIYA,SALIM HAJI GAFAR MAYA THRO.' P.O.A. BHARATBHAI BHAGVANJIBHAI KUNDALIYA,MANGALSINH SURSINH GOHIL THRO.' P.O.A. BHARATBHAI BHAGVANBHAI KUNDALIYA,GHANA NARANBHAI CHANDRAVADIYA THRO.' P.O.A. BHARATBHAI BHAGVANBHAI KUNDALIYA	MR RC KAKKAD	KANABHAI DEVSHIBHAI HARIJAN,THE COLLECTOR,HEIRS OF HIRABHAI PABABHAI PARMAR,GIRDHARBHAI HIRABHAI PARMAR,LAKSHMANBHAI HIRABHAI PARMAR,JAGDISHBHAI JENTIBHAI THOBHANI,KAUSHIK KANTILAL AJABIYA,URMIBEN KAUSHIK AJABIYA,HITESH GOVINDBHAI PARMAR,PRAVINSINH BHURUBHAI JADEJA,RANA VEJANAND NANDANIYA,VARVA KHIMA NANDANIYA	,MR DILIP B RANA,MR PREMAL R JOSHI,MRS KIRAN P JOSHI,MR JAYESH V PATEL
2634	SA/187/2014	05/04/2015	MEGA CHEMICALS THROUGH PARTNERS MANSUKHBHAI PARBATBHAI PARSANIA,JAGDISHBHAI PARBATBHAI PARSANIA	MR ANSHIN H DESAI	P G V C L,DEPUTY ENGINEER	(MR J V BHAIRAVIA)
2635	SA/188/2014	05/04/2015	MEGA CHEMICALS THROUGH PARTNERS MANSUKHBHAI PARBATBHAI PARSANIA,JAGDISHBHAI PARBATBHAI PARSANIA	MR ANSHIN H DESAI	P G V C L,DEPUTY ENGINEER	(MR J V BHAIRAVIA)
2636	SA/190/2014	02/11/2015	VIRABHAI BUTABHAI BHARWAD-DECD.,DHULIBEN WD/O VIRABHAI BUTABHAI BHARWAD,ANILBHAI VIRABHAI BHARWAD,JAYESHBHAI VIRABHAI BHARWAD,DINESHBHAI VIRABHAI BHARWAD	MR MEHUL S SHAH	ATMARAM BECHARDAS PRAJAPATI,GOVINDBHAI ATMARAM PRAJAPATI,MOHANBHAI ATMARAM PRAJAPATI,ARPAN CO.OP.HOUSING SOC.LTD,MATAMBHAI PUNABHAI BHARWAD-DECD.,KANTIBHAI MATAMBHAI,GOVINDBHAI MATAMBHAI,RAMBHAI MATAMBHAI,JAYANTIBHAI MATAMBHAI,SURABHAI PUNABHAI BHARWAD	,MS TRUSHA K PATEL
2637	SA/191/2014	25/03/2015	FIROZHUSEN TAHERALI DELAVALA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	ABIDALI TAHARALI DELAVALA,	MR PJ KANABAR
2638	SA/194/2014	09/05/2014	ABHABHAI SHANKARBHAI SODHA,	MR NK MAJMUDAR	KABHAIBHAI SHABHAIBHAI SODHA,	
2639	SA/195/2014	16/06/2015	KISHORCHANDRA JIVANLAL SHAH,SHIRISHBABU JIVANLAL SHAH,RAMESHCHANDRA JIVANLAL SHAH,YASHWANT JIVANLAL SHAH,SUBHASHCHANDRA JIVANLAL SHAH,PRAFULBALA JIVANLAL SHAH	MRS NISHA M PARIKH	NARUBHAI CHANDRAKANT SHAH,	
2640	SA/197/2014	12/01/2016	SOMABHAI BHIKHABHAI GOHEL,	MR UM SHASTRI	MAHIDA UDESUNG AMARSING THROUGH HIS LEGAL HEIRS,PARDHABEN WD.O. UDESING AMARSING,SARDARSING UDESING MAHIDA,UDESING AMARSING MAHIDA-THROUGH LEGAL HEIRS,FATESING NARAYANBHAI RATHOD,KALYANSING FATESINH RATHOD,MADHHIBEN FATESING RATHOD WIFE OF CHATRASANG HIMATSING RATHDO,BALUBEN DAUGHTER OF FATESING NARAYANBHAI WIFE OF CHHATRASING AMARSING,JITUBHAI FATESING RATHOD,NANJI FATESING RATHOD,ANABHAI FATESING RATHOD,SIRAJBEN AMARSINH WIFE OF BALUBHAI ALIAS BAPUBHAI JESANGBHAI,PRATAPSING BABUBHAI,PAGHIBEN DAUGHTER OF BABUBHAI JESANGBHAI WIFE OF PARMAR BHAVSING,NANDUBEN AMARSING WIFE OF JESANGBHAI ALIAS HUSAINBHAI AJABSING,CHANDUBHAI CHATURBHAI GOHEL	
2641	SA/198/2014	09/08/2016	IMAMKHAN RASULKHAN PATHAN-DECD.,JUBEDABIBI IMAMKHAN PATHAN,GULSHERKHAN IMAMKHAN PATHAN,SARFARAJKHAN IMAMKHAN PATHAN,SHAMIMBANU IMAMKHAN PATHAN,SAMIRKHAN IMAMKHAN PATHAN,ASLAMKHAN IMAMKHAN PATHAN,NAZMINBEN IMAMKHAN PATHAN	MR MEHUL S SHAH	HUSAINBHAI NURBHAI SHEKH,	MR HIMANSU M PADHYA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2642	SA/199/2014	27/06/2018	MAGANBHAI GARBADBHAI PATEL DIED,SOMABHAI MAGANBHAI PATEL,KAPILABEN MAGANBHAI PATEL,LEGAL HEIR OF DECD. KANTABEN MAGANBHAI PATEL,NATUBHAI GORDHANBHAI PATEL,CHANDRAIKABEN GORDHANBHAI PATEL,DAHYABHAI GARBADBHAI PATEL,SHANUBHAI GARBADBHAI PATEL,LEGAL HEIRS OF DECEASED SAVITABEN GARBADBHAI PATEL,VINUBHAI CHIMANBHAI PATEL,JOSHNABEN CHIMANBHAI PATEL,NARMADABEN CHIMANBHAI PATEL,DHARMISHTABEN CHIMANBHAI PATEL,REVABEN GARBADBHAI PATEL,LEGAL HEIR OF DECEASED RAIBEN GARBADBHAI PATEL,TARABEN AMBALAL PATEL	MR HARSHAD K PATEL	SUSHILABEN D.O. MANILAL GARBADBHAI PATEL,URMILABEN D.O. MANILAL GARBADBHAI PATEL,PUSHPABEN WD.O. MANILAL GARBADBHAI PATEL	MR HARSH M SURTI
2643	SA/201/2014	05/03/2016	JASIBEN TRIKAMBHAI PRAJAPATI,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE	HIRABEN TRIKAMBHAI PRAJAPATI,SAVITABEN DAUGHTER OF TRIKAMBHAI KALIDAS AND WIFE OF,RAMJIBHAI TRIKAMBHAI PRAJAPATI,SHARDABEN DAUGHTER OF TRIKAMBHAI KALIDAS AND WIFE OF JASHVANTLAL LAKHMANDAS	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR.SANAT B PANDYA
2644	SA/202/2014	18/06/2015	CHHABIRAMDASJI GURU HARINARANDASJI MAHANT,	BHARGAV KARIA & ASSO	HEIRS OF DECD. KALUBHAI JIBHAIBHAI CHAUHAN,CHANDABEN W/O KALUBHAI JIBHAIBHAI CHAUHAN,MAHENDRABHAI KALUBHAI JIBHAIBHAI CHAUHAN,JAYDIPBHAI KALUSINH CHAUHAN,PRATAPBEN CHANDRASINH D/O KALUSINH JIBHAIBHAI CHAUHAN,BAIRAJBEN BHUPATSINH D/O KALUSINH JIBHAIBHAI CHAUHAN,VAKHATBEN BHARATSINH D/O KALUSINH JIBHAIBHAI CHAUHAN,KOKILABEN ASHOKKUMAR D/O KALUSINH JIBHAIBHAI CHAUHAN,GITABEN BATUKSINH D/O KALUSINH JIBHAIBHAI CHAUHAN	,MR P B KHAMBHOLJA,VINODCHANDRA J VARMA
2645	SA/204/2014	23/09/2014	JAYANTILAL JAMNADAS VITHLANI,	MR. ZALAK B PIPALIA	KANSARA NATWARLAL NARANDAS KANGDA-DECD.,NIRMALABEN NATWARLAL KAAGDA,ASHOKBHAI NATWARLAL KAAGDA,JITESHBHAI NATWARLAL KAAGDA,KIRANBHAI NATWARLAL KAAGDA,VIJAYBHAI NATWARLAL KAAGDA	
2646	SA/205/2014	16/04/2015	HEMRAJBHAI RAJAANGBHAI PATEL,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	STATE OF GUJARAT,THE DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER
2647	SA/206/2014	28/07/2015	KOLI SHAMBHUJI TARSANGJI,KOLI VAGHAJI TARSANGJI,KOLI CHALAJI TARSANGJI,KOLI MANUJI TARSANGJI,KOLI SAMGRAMJI TARSANGJI,KOLI RATANBEN TARSANGJI,KOLI CHANDABEN TARSANGJI	(MR SL VAISHYA)	SHARDABEN WIDOW OF ISHWARJI KAMAJI,KOLI MANGUBEN DAUGHTER OF ISHWARJI KAMAJI,KOLI LASUBEN DAUGHTER OF ISHWARJI KAMAJI	MR BG PATANI
2648	SA/207/2014	20/09/2018	LUNGHIBEN HANSAJI MARVADI,	MS.RENU R.SINGH	BABUBHAI UKAJI MARVADI,RAJESHBHAI UKAJI MARVADI,PARTH DHIRUBHAI UKAJI	(MR SK BUKHARI)
2649	SA/208/2014	04/07/2017	MAHESHBHAI JAYANTIBHAI RANA,ANILBHAI JAYANTIBHAI RANA	DARSHAN M VARANDANI	HARSHAD JATYANTIBHAI RANA,DIPAKBHAI JAYANTIBHAI RANA,SUMITRABEN HARSHADBHAI RANA,RAMILABEN DIPAKBHAI RANA,DESAI RAGHUVEER RAMBHAI,JAGDISHBHAI JASHBHAI DESAI,YOGENDRABHAI AAPABHAI DESAI,ASHOKBHAI JAYANTIBHAI RANA,BHARTIBEN KANUBHAI D/O JAYANTIBHAI CHAGANBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR KL PANDYA,MR SURESH B BHATT,DR VENUGOPAL H PATEL
2650	SA/217/2014	11/11/2014	FATMABEN SULEMAN MOJAN,	MR AR THACKER,SHIVANG A THACKER	PASHCHIM GUJARAT VIJ CO.LTD,PASCHIM GUJARAT VIJ CO.LTD,RAHEMAT SULEMAN MOJAN,GHANCHI BAI SABIRA IBRAHIM KALWAT	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2651	SA/221/2014	03/11/2015	PANKAJKUMAR RAMABHAI PATEL,	MR PT JASANI	SHANKARBHAI PUNJABHAI PATEL-DECD.,KANTABEN WD/O SHANKARBHAI PATEL,VINODBHAI SHANKARBHAI PATEL,RAKESHBHAI SHANKARBHAI PATEL,ARUNABEN SHANKARBHAI PATEL,RENUKABEN SHANKARBHAI PATEL,BALDEVBHAI PUNJABHAI PATEL,RAMESHBHAI PUNJABHAI PATEL,LAXMIBEN D/O PUNJABHAI PATEL,LAXMIBEN D/O PUNJABHAI PATEL,RAMABHAI PUNJABHAI PATEL	
2652	SA/222/2014	03/01/2019	BISMILLAKHAN KAMALKHAN PARMAR,SAYAMBEN KAMALKHAN PARMAR	MR. D. P. KINARIWALA,MR. R.D.KINARIWALA	NASARKHAN PAHADKHAN PARMAR-DECD.,HASINABEN NASARKHAN PARMAR,MAYUMKHAN NASARKHAN PARMAR,IMRANKHAN NASARKHAN PARMAR,YASINKHAN JALALKHAN PARMAR,BASIRKHAN JALALKHAN PARMAR,AIYUBKHAN JALALKHAN PARMAR,IDRISHKHAN JALALKHAN PARMAR,RANIBAI JALALKHAN PARMAR(DELETED AS PER COURT'S ORDER)	,DELETED,RULE SERVED,MR HIMANSU M PADHYA
2653	SA/223/2014	02/12/2016	BHANUBHAI FULABHAI PAREKH,LALITABEN FULABHAI PAREKH-DECD. THROUGH LEGAL HEIRS,BHANUBHAI PARSOTTAMDAS PAREKH,KANUBHAI PARSOTTAMDAS PAREKH,HANSABEN PARSOTTAMDAS PAREKH,JYOTIBEN PARSOTTAMDAS PAREKH,JASHUBEN FULABHAI PAREKH,KAILASBEN FULABHAI PAREKH,SANTUBHAI FULABHAI PAREKH,RAMANBHAI FULABHAI PAREKH,NIRUBEN FULABHAI PAREKH	MR JA ADESHRA	RASIKBHAI FULABHAI PAREKH,B K VALAND,A P PATEL	NOTICE SERVED,(MR HM PRACHCHHAK)
2654	SA/226/2014	21/12/2016	MANJULABEN SURESHBHAI NIMAVAT(SINCE DECEASED THROUGH LEGAL HEIRS),SURESHBHAI HASMUKHBHAI NIMAVAT (MALE),SHANIDEV SURESHBHAI NIMAVAT(MALE)	,MS BHAVIKA H KOTECHA,HCLS COMMITTEE	HARIJAN AMRABHAI MANDABHAI MARU-DECD.THROUGH LEGAL HEIRS,PARMABEN AMRABHAI MARU,SAMATBHAI AMRABHAI MARU,RAMJIBHAI AMRABHAI MARU,CHANDUBHAI AMRABHAI MARU,KANTILAL AMRABHAI MARU	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2655	SA/231/2014	30/01/2020	LEGAL HEIRS OF DECEASED BUDHABHAI BHIKHABHAI PARMAR,SHANKERBHAI BHUDBABHAI PARMAR,ATIBHAI BUDHABHAI PARMAR,ARVINDBHAI BUDHABHAI PARMAR,MANUBHAI BUDHABHAI PARMAR,SAJJANBEN BUDHABHAI PARMAR,LILABEN BUDHABHAI PARMAR,VINODABEN BUDHABHAI PARMAR,SHANKERBHAI BUDHABHAI PARMAR	HL PATEL ADVOCATES	SHANTABEN WD/O BHALABHAI BECHARBHAI GOHEL,	MR VICKY B MEHTA
2656	SA/237/2014	22/04/2015	SONI BHARATBHAI RATILAL,	MR SM CHUDASAMA	SONI MANISHABEN NAVINKUMAR,	MR ANKIT SHAH
2657	SA/238/2014	25/04/2016	URVASHIBEN SHASHIKANT PATEL,ASHOKKUMAR NANJI PATEL	MR. ARCHIT P JANI	HARESH MORARJI THACKKER,RAMESH MORARJI THACCKER	NOTICE SERVED BY DS,MR MEHUL S SHAH,JENIL M SHAH
2658	SA/239/2014	02/11/2015	MAHANT SHRI RAMDASBAPU GURU SHRI CHAKRABHUJDAS BAPU,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT,MILAN R MARUTI	JILUBHA BHIMSINGJI JHALA,HASUBEN GUNVANTRAI RAVAL	MR RC SEJPAL
2659	SA/242/2014	27/06/2018	GUJARAT ELECTRICITY BOARD,THE EXECUTIVE ENGINEER	MS LILU K BHAYA	NAVYUG STEEL INDUSTRIES,	(MR NIRZAR S DESAI),VIRAL K SHAH,MR CHETAN B ASTIK,MR. KULDEEP D VAIDYA
2660	SA/244/2014	12/08/2014	KADIA (THAKARDA) DEVJIBHAI JIVABHAI -DECD.,KADIA SHANTABEN DEVJIBHAI JIVABHAI,KADIA RAJESHBHAI DEVJIBHAI JIVABHAI,KADIA KIRANKUMAR DEVJIBHAI JIVABHAI,KADIA SADHNABEN DEVJIBHAI JIVABHAI,KADIA (THAKARDA) NAGJIBHAI JIVABHAI,KADIA (THAKARDA) MANUBHAI JIVABHAI	MR NV GANDHI,MR VIRENDRA R PATEL	DHANSURA GRAM PANCHAYAT,KODI BACHUBHAI POPATBHAI	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2661	SA/246/2014	27/02/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	RAFIK KASAM KHIRA,	MR RC KAKKAD,HARSHESH R KAKKAD
2662	SA/247/2014	22/06/2015	ABDULRAHIM HASAN JALALBHAI SHERSIYA,	MS MAMTA R VYAS	HASANBHAI JALALBHAI SHERSIYA-DECD.,HASINABEN HASANBHAI SHERSIYA,RAHIMABEN WIFE OF MAMADBHAI SHERSIYA,RASIDABEN WIFE OF ISMAILBHAI SHERSIYA,NURIBEN HASANBHAI SHERSIYA,MAHEBUBBHAI HASANBHAI SHERSIYA	,MR RATILAL V SAKARIA,MR C P CHANIYARA
2663	SA/248/2014	29/12/2016	SAMUBEN JIVABHAI PATEL,	MR SATYEN B RAWAL	RAMBHABEN PRABHUBHAI PATEL LEGAL HEIR OF DECD. CHAMPABEN JIVABHAI,	(MRS VD NANAVATI)
2664	SA/249/2014	29/12/2016	SAMUBEN JIVABHAI PATEL,	MR SATYEN B RAWAL	RAMBHABEN PRABHUBHAI PATEL LEGAL HEIR OF DECD. CHAMPABEN JIVABHAI,SHAH HASMUKHBHAI HARILAL,SHANTIBHAI KHODABHAI PATEL,BHIKHABHAI KHODABHAI PATEL	RULE SERVED,RULE UNSERVED,(MRS VD NANAVATI)
2665	SA/250/2014	29/12/2016	SAMUBEN JIVABHAI PATEL,	MR SATYEN B RAWAL	RAMBHABEN PRABHUBHAI PATEL LEGAL HEIR OF DECD. CHAMPABEN JIVABHAI,BHIKHABHAI HARJIBHAI PATEL,MOTIBHAI HARJIBHAI PATEL,UJIBEN MOTIBHAI,GOPALBHAI MOTIBHAI KANANI,NATUBHAI MOTIBHAI KANANI,ISHWARBHAI MOTIBHAI KANANI,AMRUBHAI MOTIBHAI KANANI,HIMATBHAI MOTIBHAI KANANI	,NOTICE SERVED BY DS,RULE SERVED,(MRS VD NANAVATI)
2666	SA/251/2014	24/08/2016	PATEL SARABHAI DAHYABHAI,	MR YV VAGHELA	PARSOTAMBHAI VARDHABHAI-DECD.,KOKILABEN PARSHOTAMBHAI PATEL,SAMIR PARSHOTAMBHAI PATEL,JIGISHA PARSHOTAMBHAI PATEL,PARUL PARSHOTAMBHAI PATEL,NIDHI PARSHOTAMBHAI PATEL,PATEL SATISHBHAI JASHBHAI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR VIJAY N RAVAL
2667	SA/252/2014	03/02/2016	GHANCHI SIDIBHAI SULEMAN,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	KUMBHAR JIVRAJBHAI JERAMBHAI,	MR BHARAT JANI
2668	SA/253/2014	03/11/2015	BANASKANTHA DISTRICT PANCHAYAT,DISTRICT PRIMARY EDUCATION OFFICER	MR HS MUNSHAW	DHUDIBEN JETHAPURI (BAVA) GOSWAMI,THE COLLECTOR	
2669	SA/257/2014	15/04/2015	LEGAL REPREST. AND HEIRS OF DECEASED PARSHOTTAM NARBHESHWAR PURANI,	MR HARSH M SURTI	LEGAL HEIRS OF DECEASED KHEMCHAND BIDHARAM,SURESHCHANDRA @ PAPPU KHEMCHAND SHAH,GOPAL KHEMCHAND SHAH	
2670	SA/259/2014	17/12/2014	ADMINISTRATOR OF NAGARBHAI DWARKADAS PROPERTY,	MR SHAILESH C SHARMA	PATEL DAHYABHAI SOMABHAI,	MR AB MUNSHI
2671	SA/260/2014	24/06/2015	TRUSTEE OF NILKANTH MAHADEV VADI AND FARASRAMI DARJI GNATI TRUST,JAYESHKUMAR RAMANLAL KAPADIA,VASANTLAL SOMCHAND KAPADIA	MR DIPAN DESAI	MAHANT PRAVINGIRI RATNAGIRI,MAHANT SHASHIKANT RATNAGIRI,MAHANT SHATISHGIRI RATNAGIRI	,HL PATEL ADVOCATES
2672	SA/261/2014	24/06/2015	NAGJIBHAI JAMNADAS,BHOGILAL CHUNILAL BERAWAL,SURESHCHANDRA CHHOTALA TAILOR,JAYESHKUMAR RAMANLAL,VASANTLAL SOMCHAND KAPADIA,BIPINCHANDRA ISHWARLAL DANDIWALA,JAYANTILAL RANCHHODBHAI KAPADIA	MR DIPAN DESAI	SHAMBHUGIRI RATNAGIRI GOSWAMI-DECD.,SHANTABEN SHAMBHUGIRI NILKANTH MAHADEV,PRAVINGIRI SHAMBHUGIRI,SHASHIKANT SHAMBHUGIRI,SHATISHBHAI SHAMBHUGIRI,MEENABEN SHAMBHUGIRI,DILIPBHAI SHANTILAL TAILOR	,HL PATEL ADVOCATES
2673	SA/262/2014	28/01/2015	IBRAHIM HASIDIQUE KALANIYA,	MR UMANG H OZA,HCLS COMMITTEE	ABDULRAZAK ABDULBHAI GAGNANI,	MR MEHUL S SHAH,JENIL M SHAH
2674	SA/263/2014	17/08/2015	BHAGVANSANG PUNJABHAI PARMAR-DECD.,SHARDABEN WD/O SURSANG BHAGVANDAS PARMAR,ARVINDBHAI S/O SURSANG BHAGVANDAS PARMAR,CHIMANBHAI S/O SURSANG BHAGVANDAS PARMAR,PUSHPABEN D/O SURSANG BHAGVANDAS PARMAR	MR TUSHAR N VYAS	AMARSANG PUNJABHAI PARMAR,UJAMBEN W/O PUNJABHAI MADSANG,GAJARABEN D/O PUNJABHAI MADSANG AND W/O NANSANG RAISANG	,MR SP MAJMUDAR,MR.J P THAKKAR

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2675	SA/264/2014	24/06/2015	PASCHIM GUJRAT VIJ COMPANY LIMITED,PASCHIM GUJARAT VIJ COMPANY LIMITED	(MR J V BHAIRAVIA)	RAHEMATBEN ISMAIL-DECD. THROUGH LEGAL HEIRS,ALLAH RAKHA ISMAIL HINGROJA,MUSABHAI ISMAIL HINGROJA SINCE DECD. THRO HIS HEIRS,IBRAHIM ISMAIL HINGROJA,SULEMAN ISMAIL HINGROJA,KASAM ISMAIL HINGROJA,SALIM MUSABHAI HIGROJA,IMRAN MUSABAHI HINGROJA	,MR AMAR D MITHANI
2676	SA/265/2014	28/11/2016	HEIRS OF DECD. KATHBARTS AAGSAH KRISHIAN LILABEN, KATHBARTS,	BALKRISHNA ACHARYA,MS TANUJA N KACHCHHI	DECD. ANILKUMAR LABHUBHAI SONI,MANJULABEN ANILKUMAR SONI,RAKESHKUMAR ANILKUMAR SONI,BHAVIKKUMAR ANILKUMAR SONI	,MR PS CHAMPANERI
2677	SA/268/2014	22/07/2015	M/S ANIL INDUSTRIES,	(MRS VD NANAVATI)	MANGALDAS NAGHARDAS AND BROTHERS,	MR CHIRAG B PATEL
2678	SA/1/2015	01/12/2015	PRAVIN SHANKARBHAI DAVE,	MS. BHAKTI G THAKER	CHETNA D/O BHAISHANKARLAKHIRAM,	MR VAIBHAV A VYAS
2679	SA/2/2015	01/07/2015	NAJMA ALI NADVI,AASIM ALI NADVI,ZUEB ALI NADVI	MR SP MAJMUDAR,MR P P MAJMUDAR	SHIVDASANGAR CO-OP HOUSING SOCIETY,A M PATEL,KAMLA VED KUMAR,B S CHAUHAN,GITA R MANKAR,SAUJANYA RAILWAYME'S CO-OP HOUSING SOCIETY LIMITED,GOVIND BRAMCHANDANI,VIKRAM SOLANKI,UMA BHARGAV,JASPALSINH BATRA,SUMAN DEVI INGLE	
2680	SA/4/2015	30/01/2017	DOLATSINH LAXMANSINH SOLANKI,	MR MA KHARADI	BHIMSINGBHAI RUPASINGBHAI -DECD.,DASRATHBHAI BHIMSINGBHAI,DILIPBHAI BHIMSINGBHAI,KAILASHBEN D/O BHIMSING RUPSING,BHURABHAI PUNABHAI,RANGALIBEN D/O NARSINGBHAI SARUBHAI,BABU CHANDRASINH,SARJANSINH CHANDRASINH,ARVINDSINH CHANDRASINH	NOTICE SERVED,DS AFF.NOT FILED (N),MR YM THAKKAR
2681	SA/5/2015	06/08/2015	REGIONAL DIRECTOR,DEPOT MANAGER	MR GM JOSHI	IBHRAHIMBHAI AADAMBAHI GHANCHAI,	
2682	SA/6/2015	08/11/2015	SURDAS DILSUKHBHAI GIRDHARLAL SODHA,	HCLS COMMITTEE,MR P B KHAMBHOLJA	DILIPBHAI NAROTAMBHAI GONDHIYA,TRIBHOVANBHAI ANANDJIBHAI GONDHIYA,RAJESHBHAI TRIBHOVANBHAI GONDHIYA,NAROTAMBAHI ANNADJIBHAI GONDHIYA-DECD.,HARESHBHAI NAROTAMBHAI GONDHIYA,KIRIT NAROTAMBHAI GONDHIYA,VASANTBHAI NAROTAMBHAI GONDHIYA-DECD.,HEMANTBHAI VASANTBHAI GONDHIYA,MANISH VASANTBHAI GONDHIYA,LATABEN VASANTBHAI GONDHIYA	REFUSED SERVED (N)(10),DS AFF.NOT FILED (N)
2683	SA/8/2015	16/03/2016	RAFIQKHAN AKHTARALI BABI,	MS NIYATI K SHAH	GUJARAT SINOD CHRISTIAN AND MISSIONARY ALLIANCE OF INDIA,	MR. P F CHRISTIAN
2684	SA/11/2015	27/06/2016	NATWARLAL MANSUKHBHAI VADGAMA,	MR PS CHAMPANERI	JIVANBHAI PREMJIBHAI PATEL,KANAIYALAL PREMJIBHAI PATEL,JETHALAL @ BABULAL DIPCHANDBHAI PATEL,MANHARLAL DIPCHAND PATEL-DECD.THROUGH LEGAL HEIRS,USHABEN MANHARLAL PATEL,HITESHBHAI MANHARLAL PATEL,NALINIBEN MANHARLAL PATEL -DECD.,RAJENDRA MANHARLAL PATEL	NOTICE NOT RECD BACK,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SATYEN B RAWAL
2685	SA/15/2015	16/04/2015	IQBALHUSSAIN MASUMALI,YAKUBALI YUSUFALI	MR GAURAV CHUDASAMA	TRUSTEES OF SETH GOVINDJI TULSIDAS TRUST DHARMASHALA,ANANTRAI VITHALDAS PAREKH,ARUNKUMAR PARMANANDAS GORADIA,KANTILAL BABULAL SANGHVI,RAZAKHUSSAIN KASAMBHAI AND CO.	,MR JR SHAH
2686	SA/16/2015	16/04/2015	IQBALHUSSAIN MASUMALI,YAKUBALI YUSUFALI	MR GAURAV CHUDASAMA	TRUSTEES OF SETH GOVINDJI TULSIDAS TRUST DHARMASHALA,ANANTRAI VITHALDAS PAREKH,ARUNKUMAR PARMANANDAS GORADIA,KANTILAL BABULAL SANGHVI,RAZAKHUSSAIN KASAMBHAI AND CO.	,MR JR SHAH
2687	SA/18/2015	27/03/2015	PASCHIM GUJARAT VIJ COMPANY LTD / WEST GUJARAT VIDHUT COMPANY LTD,EXECUTIVE ENGINEER, PASCHIM GUJARAT VIJ COMPANY LTD	NANAVATI & CO.	SADRUDDIN KANABHAI SAMNANI,MURADBHAI SADRUDDIN SAMNANI	MS ANSUYA K MAKWANA

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2688	SA/19/2015	14/03/2017	HEMANGINIBEN VINODCHANDRA UPADHYAY,	MR GC RAY	URVASHIBEN VINODCHANDRA UPADHYAY,NAYNABEN VINODCHANDRA UPADHYAY,DAKSHABEN VINODCHANDRA UPADHYAY,VINODCHANDRA AMRUTLAL UPADHYAY,AMITABEN VINODCHANDRA UPADHYAY,PRAKASHBHAI VINODCHANDRA UPADHYAY,MANISHBHAI VINODCHANDRA UPADHYAY,THE SUB REGISTRAR (REGISTRATION OF DOCUMENTS),,VIJAYALAXMI VINODCHANDRA UPADHYAY,PATEL BHARATBHAI RAMANBHAI,PATEL MAHENDRAKUMAR HIRALAL,PATEL NATWARLAL HIRALAL,GOR MARKAND PRANSHANKAR,PATEL MINABEN JIGNESHKUMAR,PATEL ISHWARBHAI JOITABHAI,MINOR OMPRAKASHKUMAR THROUGH HIS NATURAL GUARDIAN,VINABEN BHARATBHAI PATEL,PATEL AMITABEN BHARATBHAI,ANILKUMAR NARANBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR JIGAR P RAVAL,MR SAURABH G AMIN
2689	SA/23/2015	20/04/2015	SONI KIRITKUMAR HARJIVANDAS,	MRS YOGINI V PARIKH	SONI BHANUMATIBEN RAMESHCHANDRA,	MR PM BHATT
2690	SA/24/2015	20/03/2015	SUREKHABEN PRATAPBHAI CHAUDHARI,	MR.RAJESH B SONI	PRAVINBHAI GANESHBHAI CHAUDHARI,	MR. YOGENDRA THAKORE
2691	SA/28/2015	06/11/2015	MANILAL RAJARAM KANOJIA,	MS AMRITA AJMERA	KAMLABEN PANDURANG BORSE,	
2692	SA/29/2015	15/02/2018	LALJIBHAI DHANJIBHAI VAGHELA-DECD.,MUKTABEN LALJIBHAI VAGHELA,RAJESHBHAI LALJIBHAI VAGHELA,KANCHANBEN LALJIBHAI VAGHELA,MUKESHBHAI LALJIBHAI VAGHELA,NARSIBHAI DHANJIBHAI VAGHELA	NANAVATY ADVOCATES	SHAMJIBHAI DHANJIBHAI VAGHELA,JAYANTIBEN DHANJIBHAI VAGHELA,CHAMPABEN SHAMJIBHAI VAGHELA,HIRABEN JAYANTILAL VAGHELA	MS ARCHANA R ACHARYA
2693	SA/32/2015	21/02/2017	JAYSREEBEN LALJIBHAI JOSHI,	MR PANKAJ R DESAI	GOPALJI FULSHANKAR MEHTA,	MR MEHUL S SHAH,JENIL M SHAH
2694	SA/33/2015	13/07/2018	GUJARAT ELECTRICITY BOARD,GUJARAT ELECTRICITY BOARD	MR DIPAK R DAVE	SHABANA ABBASBHAI KURESHI,	MR. YOGENDRA THAKORE
2695	SA/34/2015	14/12/2016	PRAVINBHAI NARENDRABHAI PATEL,	MR MB PARIKH	DAHIBEN CHARITABLE TRUST,	MR SANJAY M AMIN
2696	SA/35/2015	05/01/2015	MACHHA KARMAN BHARWAD,	MR ASHISH M DAGLI	STATE OF GUJARAT,RANGE FOREST OFFICER,DEPUTY ENGINEER	,GOVERNMENT PLEADER,HASURKAR ASSOCIATES
2697	SA/36/2015	05/01/2015	JASHA VAJA BHARWAD,	MR ASHISH M DAGLI	STATE OF GUJARAT,RANGE FOREST OFFICER,DEPUTY ENGINEER	,DS AFF.NOT FILED (N),HASURKAR ASSOCIATES
2698	SA/37/2015	05/01/2015	SUNDHA TAPU BHARWAD,	MR ASHISH M DAGLI	STATE OF GUJARAT,RANGE FOREST OFFICER,DEPUTY ENGINEER	,DS AFF.NOT FILED (N),HASURKAR ASSOCIATES
2699	SA/38/2015	05/01/2015	LAKHU KARMAN BHARWAD,	MR ASHISH M DAGLI	STATE OF GUJARAT,RANGE FOREST OFFICER,DEPUTY ENGINEER	,DS AFF.NOT FILED (N),HASURKAR ASSOCIATES
2700	SA/39/2015	05/01/2015	NAGJI LAKHU BHARWAD,	MR ASHISH M DAGLI	STATE OF GUJARAT,RANGE FOREST OFFICER,DEPUTY ENGINEER	,GOVERNMENT PLEADER,HASURKAR ASSOCIATES
2701	SA/42/2015	24/03/2015	ANANDKUMAR JASHBHAI PATEL,	MR HM PARIKH,MR RASESH H PARIKH	NITALBEN DAUGHTER OF VINUBHAI CHHOTABHAI PATEL,	MR DN PANDYA
2702	SA/44/2015	01/09/2017	IBRAHIM HAJI ABDULLA LOKHANDWALA THROUGH POA SOYEB A RAHEMAN HAJI YUSUF PADELA,LEGAL HEIRS OF DECD. A. RAHEMAN HAJI YUSUF PADELA,THROUGH LEGAL HEIRS,,SOYEB A RAHEMAN HAJI YUSUF PADELA,RIZWANBHAI A RAHEMAN HAJI YUSUF PADELA THROUGH POA SOYEB A RAHEMAN HAJI YUSUF PADELA	MR SP MAJMUDAR	CHIEF OFFICER,	MR PREMAL R JOSHI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2703	SA/45/2015	01/09/2017	IBRAHIM HAJI ABDULLA LOKHANDWALA THROUGH POA SOYEB A RAHEMAN HAJI YUSUF PADELA,LEGAL HEIRS OF DECD. A. RAHEMAN HAJI YUSUF PADELA,SOYEB A RAHEMAN HAJI YUSUF PADELA,RIZWANBHAI A RAHEMAN HAJI YUSUF PADELA THROUGH POA SOYEB A RAHEMAN HAJI YUSUF PADELA	MR SP MAJMUDAR	CHIEF OFFICER,	MR PREMAL R JOSHI
2704	SA/46/2015	19/06/2018	AMARABHAI DHARMABHAI PARMAR,	MR SP MAJMUDAR	METHIBEN KAHALABHAI MANGROLA,JASABHAI KAHALABHAI MANGROLA,KAHALABHAI DHARAMABHAI MANGROLA,PRAVINBHAI ISHWARBHAI PARMAR	MR SUNIL K SHAH,MR MTM HAKIM
2705	SA/47/2015	23/06/2015	MUKUNDRAI AMRUTLAL SUCHAK,	MS MAMTA R VYAS	BIPINBHAI DHARAMSHIBHAI VACHHANI,	
2706	SA/48/2015	24/06/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	JITESH PARSHOTTAMBHAI KATUDIYA-DECD.,MADHUBEN PARSHOTTAMBHAI KATUDIYA,SANJAY PARSHOTTAMBHIA KATUDIYA	,MS AMRITA AJMERA
2707	SA/50/2015	09/02/2015	MADHUSUDAN PARBATBHAI AJAGIYA,	MS VARSHA BRAHMBHATT,HCLS COMMITTEE	STATE OF GUJARAT,DISTRICT PANCHAYAT JUNAGADH.,CHAIRMAN	GOVERNMENT PLEADER
2708	SA/51/2015	23/07/2015	KALIYABHAI POSHALIYABHAI GAMIT,	MR MANOJ SHRIMALI	NAKUBEN WIDOW OF FULJIBHAI BARSHIYABHAI,SURESHBHAI FULJIBHAI GAMIT,LALSHINGBHAI FULJIBHAI GAMIT	MR NV GANDHI
2709	SA/54/2015	20/12/2019	STATE OF GUJARAT,DIRECTOR OF EDUCATION,THE DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	HIRJIBHAI K NAKRANI,THE MANAGING TRUSTEE	MR VAIBHAV A VYAS,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2710	SA/55/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	CHANDRAKANT ISHWARLAL CHOKSHI (SINCE DECD. THRO HIS HEIRS,KISHORE CHANDRAKANT CHOKSHI,SUNIL CHANDRAKANT CHOKSHI,PRATIMA CHANDRAKANT CHOKSHI,PURNIMA SHOBHENDRAKUMAR PAREKH,DIPIKA MAHESHKUMAR PAREKH	
2711	SA/56/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	CHANDRAKANT ISHWARLAL CHOKSHI SINCE DEC. THRO HIS HEIRS,KISHORE CHANDRAKANT CHOKSHI,SUNIL CHANDRAKANT CHOKSHI,PRATIMA CHANDRAKANT CHOKSHI,PURNIMA SHOBHENDRAKUMAR PAREKH,DIPIKA MAHESHKUMAR PAREKH	
2712	SA/57/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	BIPINCHANDRA ISHWARLAL CHOKSHI,PRABHAVATI ARVINDCHANDRA CHOKSHI	
2713	SA/58/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	PRABHAVATI ARVINDCHANDRA CHOKSHI,SHAKUNTALA BIPINCHANDRA CHOKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI
2714	SA/59/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	ANILKUMAR ISHWARLAL CHOKSHI,BANKIM CHANDRA ISHWERLAL CHOKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI
2715	SA/60/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	ANILKUMAR ISHWARLAL CHOKSHI,BANKIMCHANDRA ISHWERLAL CHOKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI
2716	SA/61/2015	04/08/2015	SURAT MUNICIPAL CORPORATION,	(MR KI SHAH)	BIMAL BIPINCHANDRA CHOKSHI,	(MR MB GANDHI),MR CHINMAY M GANDHI
2717	SA/63/2015	03/02/2016	VOHRA IQUBALBHAI HAJI ISMAILBHAI,	PARIMALSINH PARMAR	PANKAJBHAI G PATEL,PATEL HARIBHAI MAHIJIBHAI POA HOLDER OF AKSHARPURSHOTTAM,CHANDANI KISHOREBHAI LOKUMAL KISHAN BHUVAN	NOTICE SERVED BY DS,(MRS VD NANAVATI),MR.HEMANG H PARIKH,MR RASESH H PARIKH
2718	SA/64/2015	28/06/2018	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER	RASIKLAL HIRALAL SAINI (ABET),VIJAYKUMAR RASIKLAL SAINI,RAJESHKUMAR RASIKLAL SAINI,JYOTSANABEN RASIKLAL SAINI,BELABEN RASIKLAL SAINI	,MR DIPUM S RAMI
2719	SA/65/2015	16/01/2017	PASCHIM GUJARAT VIJ CO.LTD,	(MR MD RANA)	VINOD MANISHANKER BHATT,	KUSH R VYAS
2720	SA/66/2015	15/07/2015	RAJENDRA M JADAV,	(MRS VD NANAVATI)	LALUBHA MALJI ZALA (SINCE DECD. THRO HIS HEIRS,PRAVINSINH LALUBHA ZALA,RANJITSINH LALUBHA ZALA,DILAVARSINH LALUBHA ZALA	,NOTICE SERVED BY DS

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2721	SA/69/2015	30/11/2016	MOHAMED IQBALBIN ALI HINDI,JOHRABANU W/O UMARBIN SALEH HINDI,MOHAMED FARUK JAN MOHAMED IQBAL HINDI,NAHID SULTANA BINTE MOHAMED IQBAL HINDI,SAIDANAZ BINTE MOHAMED IQBAL HINDI,ABZALBANU W/O MOHAMED IQBAL HINDI	VENU H NANAVATY	NARANDAS KODUMAL BALWANI,	MR ASHISH M DAGLI
2722	SA/70/2015	16/06/2015	SHAH KESHAVJI PASHUJI VIRA-DECD.,KASTURBEN KESHAVJI -DECD.,BHAVESH KESHAVJI,SURUBHA MURUBHA GOHIL	MS.P J.JOSHI	SHAH MAVJI PASU-DECD.,VASANTKUMAR MAVJI SHAH,HEMLATA RAMJI SHAH,RUKSHMANI @ REKHA PRAVINCHANDRA SHAH,VIMLABEN RAYSHI SHAH,JETHI NENSI SARANG (DECD.),NANBAI MAVJI SARANG,ZAVERBEN VASANJI THOKARSI (SAVLA)-DECD. THROUGH LEGAL HEIRS,,NARENDRA VASANJI SAVLA	,MR JV JAPEE
2723	SA/72/2015	18/07/2016	THE COMMISSIONER,THE COLLECTOR,THE MAMLATDAR,THE STATE OF GUJARAT	GOVERNMENT PLEADER	VIMALABEN KANTILAL VYAS,	MR YH VYAS
2724	SA/73/2015	07/01/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	THE PRESIDENT , CHANDULAL HIMMATLAL MACHHI,	MR DAIFRAZ HAVEWALLA
2725	SA/74/2015	07/01/2015	MUKESHKUMAR RAMCHANDRA RAVAL,	MR VIJAY H NANGESH	VINUBHAI NANJIBHAI CHAVDA,	MR KIRTIDEV R DAVE
2726	SA/75/2015	08/11/2016	JADAVBHAI VELABHAI BARAIYA,	MR Y J PATEL	VELABHAI KALABHAI BARAIYA,HASHMUKHBHAI VELABHAI BARAIYA,CHANDUBHAI VELABHAI BARAIYA,NAKABHIA VELABHAI BARAIYA,KUVARBEN W/O VELABHAI BARAIYA,RANCHHODBHAI VELABHAI BARAIYA,BABUBHAI VELABHAI BARAIYA,SURATIBEN VELABHAI BARAIYA,HIRUBEN VELABHAI BARAIYA,RAGHAVBHAI VELABHAI BARAIYA,LABHUBEN VELABHAI BARAIYA,SAVUBEN VELABHAI BARAIYA	NOTICE SERVED,MS MEGHA JANI
2727	SA/76/2015	25/02/2016	THE ANAND MERCANTILE,	MR HM PARIKH,MR.HEMANG H PARIKH	DENA BANK,	MR BHARAT JANI
2728	SA/79/2015	21/12/2016	RABARI HARGOVANBHAI GOVABHAI,	(MRS VD NANAVATI)	RABARI JAYRAMBHAI KANJIBHAI,RABARI MOTIBHAI KANJIBHAI,RABARI DINESHBHAI KANJIBHAI	MR PS PATEL
2729	SA/81/2015	06/12/2015	VIJUBEN LALJIBHAI PATEL-DECD.,LALJIBHAI NAGJIBHAI,PRABHUBHAI LALJBHAI,MANISHBHAI LALJIBHAI,VINUBEN KISHOREBHAI,GITABEN HASMUKHBHAI,RAJESHBHAI S/O LALJIBHAI PATEL	MR EE SAIYED	SURENDRANAGAR DISTRICT PANCHAYAT,TALUKA PANCHAYAT,MEDICAL OFFICER	
2730	SA/82/2015	22/02/2016	PRAVINCHANDRA SHANTILAL SONI,	MR CP CHAMPANERI	MAHENDRABHAI HARGOVINDBHAI BARBHAYA,	MR ASHISH M DAGLI
2731	SA/85/2015	17/06/2015	GANAPATBHAI KANJIBHAI DALAVADI,	MR VINOD M GAMARA	DHIRUBHAI KARSHANBHAI DALAVADI,	(MS DARSHANA S PANDIT),HCLS COMMITTEE
2732	SA/87/2015	05/03/2016	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	MR DIPAK R DAVE	PRIYAL TEXTILES,	(MR NA SHAIKH)
2733	SA/89/2015	13/07/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	MAHESH MADHUSUDAN CHAUHAN,	
2734	SA/111/2015	05/03/2016	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER	MR DIPAK R DAVE	PRIYAL TEXTILES,	(MR NA SHAIKH)
2735	SA/116/2015	05/06/2015	SHAKU KARMAN BHARWAD,	MR ASHISH M DAGLI	STATE OF GUJARAT,RANGE FOREST OFFICER,DEPUTY ENGINEER	
2736	SA/117/2015	29/06/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHINDHU CO-OPERATIVE HOUSING SOCIETY,NAGARPALIKA, JUNAGADH	,MR HS MUNSHAW
2737	SA/119/2015	30/06/2016	TRIBHOVANBHAI GOKALBHAI AMRUTIYA,	MR SAMIR AFZAL KHAN	JAYESHKUMAR HIRALAL,HIRALAL JAMNADAS	(MR SANDEEP N BHATT)
2738	SA/123/2015	21/04/2016	DHARMENDRA NAVINCHANDRA SHAH,	MR DR DHIMAR	BHEKHARIBEN JETHIYABHAI,	NOTICE SERVED,MR SHAKEEL A QURESHI
2739	SA/128/2015	21/07/2016	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,DISTRICT FOREST OFFICER,DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER	BAKALI SALEMAMAD HAASAN-DECD. THROUGH HALMABAI SALEMAMAD BAKALI,SAARUBAI SALEMAMAD BAKALI,FATMABAI SALEMAMAD BAKALI,KASAM SALEMAMAD BAKALI,AADAM SALEMAMAD BAKALI,HAASAM SALEMAMAD BAKALI,SARIFABAI SALEMAMAD BAKALI,ALIMAMAD SALEMAMAD BAKALI	MR AR THACKER

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2740	SA/129/2015	07/06/2015	RAJUBHAI H BHATT,P R BHATT	MR NIRAV C SANGHAVI,MR.KISHAN PRAJAPATI	PRAFULBHAI GEBILAL SURTI,	MR AB VYAS,MS.P J.JOSHI
2741	SA/133/2015	16/06/2015	HASAM DOSTMAMAD KHIRA,	MR PREMAL S RACHH	AHER RAJSHI KARANGIYA,AHER SOMAT ARSHI KARANGIYA	
2742	SA/134/2015	16/03/2016	MOLDIYA GIRISHKUMAR BHAGWANBHAI,	MR DK CHAUDHARI,MR VISHAL C MEHTA	PATEL TUSHARBHAI MUKESHBHAI,JYOTIBEN MUKESHBHAI PATEL	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
2743	SA/136/2015	24/07/2015	ANDARSINH BHADLABHAI BARIA,ZAVERBHAI BHADLABHAI BARIA,LAXMANBHAI BHADLABHAI BARIA	MR SP MAJMUDAR,MR.KRUTARTH K PANDYA	STATE OF GUJARAT,THE TENANCY MAMLATDAR,ASHWINKUMAR OCCHAVLAL THAKOR,BABARBHAI GEMABHAI,FATEHSINH BHADLABHAI BARIA (SINCE DECD. THRO HIS HEIRS),SONIBEN WD/O FATEHSINH BARIA,SHANTABEN D/O. FATEHSINH BARIA,LALABHAI S/O. FATEHSINH BARIA,GEETABEN D/O. FATEHSINH BARIA,NATWARBHAI S/O. FATEHSINH BARIA	,MS SNEHA A JOSHI
2744	SA/137/2015	02/04/2016	BAGHUBHAI DADUBHAI KAMALIA,	MR NK MAJMUDAR	STATE OF GUJARAT,MAMLATDAR	
2745	SA/138/2015	08/10/2015	PARSOTTAMDAS SHRINARRAYAN JHA,	MR PRAKASH G PANDYA	MAHENDRAKUMAR AMBALAL VYAS,	
2746	SA/139/2015	08/06/2015	CHENJI SARDARJI -DECD. THROUGH JIKUBA CHANJI VAGHELA,JANAKBA CHENJI VAGHELA,MAHOBATSINH CHENJI VAGHELA,BHARATSANG CHENJI VAGHELA,ANTARBA CHENJI VAGHELA,MANSINH CHENJI VAGHELA,VIKRAMSINH CHENJI VAGHELA	MR ANVESH V VYAS	THE STATE (NOTICE),	
2747	SA/140/2015	30/07/2015	GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED,	MR HS MUNSHAW	VARDHMAN ROADWAY THROUGH PROPRIETOR JITENDRAKUMAR SETUMAL JAIN,	
2748	SA/142/2015	22/02/2016	ASHABHAI AMBALAL PATEL -DECD.,MANIBEN W/O ASHABHAI PATEL,JAYANTIBHAI ASHABHAI PATEL,KANTIBHAI ASHABHAI PATEL,PRAVINBHAI ASHABHAI PATEL	MR DG CHAUHAN,RONAK D CHAUHAN	DAHYABHAI RATANLAL BIN PARSOTTAMDAS JAMNADAS SHAH,KIRTIDABEN D/O MANJULABEN ALIAS MAHALAXMIBEN (D/O CHHAGANLAL PARSOTTAMDAS),LEGAL HEIRS OF DECD. PANNABEN D/O MANJULABEN ALIAS MAHALAXMIBEN,BHARATBHAI GUNVATLAL SHAH,DUSHYANTBHAI GUNVANTLAL SHAH,JANAKBHAI GUNVANTLAL SHAH,YAMINIBEN GUNVANTLAL SHAH,YOGINIBEN GUNVANTLAL SHAH,VASANTIBEN WIFE OF KIRITBHAI MARFATIYA,NALINBHAI B PATLA	,NOTICE SERVED,MR HM PARIKH,MR RASESH H PARIKH
2749	SA/143/2015	20/06/2018	MAGANBHAI GOVINDBHAI PARMAR-DECD.,ROHANKANHAI S/O MAGANBHAI PARMAR,LATABEN D/O MAGANBHAI PARMAR,NIMISHBEN D/O MAGANBHAI PARMAR	MR SP MAJMUDAR,MR. HJ KARATHIYA	RAMANBHAI GAMBHIRBHAI PATEL,	MR MP PRAJAPATI
2750	SA/146/2015	31/07/2015	DEVUBA GANPATSINH JADEJA,	MR RC KAKKAD,HARSHESH R KAKKAD	HARDEVSINH PRATAPSINH JADEJA,JANAKBA PRATAPSINH JADEJA	
2751	SA/148/2015	01/08/2016	SHETALKUMAR MANUBHAI PATEL,	MR P J YAGNIK	DIPTIBEN MAHENDRAKUMAR PATEL,	
2752	SA/149/2015	27/08/2015	MANILAL VIRPAL MEHTA-DECD.,JITENDRA MANILAL MEHTA,MAHESHKUMAR MANILAL MEHTA,BHARAT MANILAL MEHTA,SHARADKUMAR MANILAL MEHTA,JYOTSNABEN MANILAL MEHTA	MR SHAKEEL A QURESHI	VINODCHANDRA VIRPAL MEHTA-DECD. THROUGH LEGAL HEIRS,,DINABEN VINODCHANDRA MEHRA,PARAG VINODCHANDRA MEHTA,JIGNESH VINODCHANDRA MEHTA,CHUNILAL VIRPAL MEHTA	MR MEHUL S SHAH
2753	SA/150/2015	15/07/2015	KAMRUDDIN PAHADKHAN GHASURA (DECD.),BHURAMIYA PAHADKHAN GHASURA	MR NASIR SAIYED	NOORBAI NOORMAHAMAD GHASURA-DECD. THROUGH NURMAHAMAD RAHEMATKHAN GHASURA,FARIDABEN D/O NURMAHAMAD GHASURA,AFZALMAHAMAD NURMAHAMAD GHASURA,IDRISHMAHAMAD NURMAHAMAD GHASURA,IKBALMAHAMAD NURMAHAMAD GHASURA	VIKAS V NAIR,C J GOGDA
2754	SA/155/2015	13/07/2017	PASCHIM GUJARAT VIJ COMPANY LIMITED,	(MR J V BHAIRAVIA)	B M G FISHERIES -VERAVAL,	MR AJ YAGNIK
2755	SA/158/2015	12/02/2016	RAJANKUMAR CHANDULAL RANA,KANTABEN W/O CHANDULAL RANA,RAKSHABEN DAUGHTER OF CHANDULAL WIFE OF RAMESHBHAI RANA	MR. ASHOK A PUROHIT	BIPINCHANDRA CHANDULAL RANA,DINESH CHANDULAL RANA-DECD. THROUGH LEGAL HEIRS,,MONIL DINESHBHAI RANA,DONISHABEN DINESHBHAI RANA	,MR DHAVAL D VYAS

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2756	SA/160/2015	27/01/2017	RAJESHKUMAR GORDHANBHAI PATEL,	MR SHAILESH C SHARMA	THE REGISTRAR SHRI,	MR HS MUNSHAW
2757	SA/162/2015	21/06/2018	CHHOTABHAI BUDHABHAI KHANT,	MR LR PATHAN	DY. ENGEENIER (SOUTH ZONE),	AKTA V JADEJA
2758	SA/163/2015	08/10/2015	DAHYABHAI MANGALBHAI BHOI,	(MR NIRZAR S DESAI)	SARPANCH,BHARODA GRAM PANCHAYAT,DILIPBHAI GORDHANBHAI PATEL	
2759	SA/165/2015	25/01/2017	KARADIA RANMAL MITHA PARMAR,	NOTICE SERVED,APPEARANCE DELETED	KARADIA MASRI KALA PARMAR,KARADIA KANA KALA PARMAR,KARADIA GOVIND KALA PARMAR,KARADIA JIVA KALA PARMAR,KARADIA SHIVA KALA PARMAR,KARADIA ARJAN BHAGWAN PARMAR	NOTICE SERVED,MR HARSHAD K PATEL
2760	SA/171/2015	19/01/2016	SURESHBHAI JIVRAJBHAI RUPAPARA,ANILBHAI DEVCHANDBHAI BHALARA,HIMMATBHAI PARBATBHAI RADADIYA,RAVJIBHAI PARBATBHAI RADADIYA,DEVRAJBHAI GOVINDBHAI PATEL (POLARA),CHHAGANBHAI NATHUBHAI POLARA,GOVINDBHAI HARIBHAI SAIKARIYA,ARVINDBHAI GOBARBHAI PADMANI,KANTIBHAI BABUBHAI GONDALIYA,MAVJIBHAI KESHAVBHAI PATEL,ARVINDBHAI LALJIBHAI PATEL (VADADORIYA),RAMESHBHAI RAVJIBHAI VADADORIYA,MITHABHAI KACHRABHAI CHHAYANI,GHANSHYAMBHAI DHIRUBHAI BALDHA,PRAFULBHAI GHANSHYAMBHAI SAVSAVIYA,VIPULBHAI GHANSHYAMBHAI SAVSAVIYA,VALLABHBHAI HARIBHAI SAKARIYA,BHAGWANBHAI HARIBHAI SAKARIYA,MANSUKHBHAI GOBARBHAI PADMANI,BHARATBHAI VALLABHBHAI SAVANI,RASILABEN BHARATBHAI SAVANI	MR. CR BUDDHADEV	MATRUSHAKTI SOCIETY,BATUKBHAI WHOSE NAME IS NOT KNOWN OF KANATALAV PRESIDENT OF PART-A,HIMMATBHAI DHIRUBHAI OF AMBAGAM VICE PRESIDENT OF PART-A,SHAMJIBHAI FULL NAME NOT KNOWN OF KHADADHAR PRESIDENT OF PART-B,ARVINDBHAI FATHER'S NAME NOT KNOWN OF ABHRAMPPURA, VICE PRESIDENT OF PART-B,SURAT MAHANAGAR PALIKA,ZONAL OFFICER, EAST ZONE	
2761	SA/172/2015	12/01/2016	RUPIBEN W/O BHAVANBHAI RANABHAI JATIYA,JASABHAI LAKHABHIA MIYATRA,SAJUBEN W/O MULUBAI JESANGBHAI CHHAIYA,BHANABHAI LAKHABHAI MIYATRA,JANIBEN W/O HARIBHAI BHAVANBHAI DAV,HARIBHAI LAKHABHAI MIYATRA,KHIMABHAI LAKHABHAI MIYATRA,PURIBEN W/O MALABHAI ARJANBHAI JATIYA,BHIMABHAI LAKHABHIA MIYATRA,KAMUBEN W/O PRABHATBHAI RAJABHAI DANGAR,DHANUBEN W/O. BHANUBHAI DANGAR	,MR MANOJ SHRIMALI	KESHARBA DOLUBHA,DHIRUBHA DOLUBHA,BHARATDAN DOLUBHA,VAJESANG DOLUBHA	NOTICE SERVED,MR M T GADHAVI,SAUMYA M JHA
2762	SA/174/2015	13/01/2016	SURYABA DADUBHA,ZALA BALBHADRASINH DADUBHA,ZALA DILUBHA DADUBHA,ZALA KRISHNABA DADUBHA	MR PADMRAJ K JADEJA	ZALA BALVANTSINH DHIRUBHA,	(MRS VD NANAVATI)

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2763	SA/175/2015	24/01/2017	JAYANTIBHAI VALDAS PRAJAPATI,BHAGUBHAI MATHURDAS PATEL,BHARATKUMAR BABUBHAI SUKHADIYA,ROSHANLAL MOHANLAL SANCHETI,PATEL VISHNUBHAI MANILAL,PATEL ASHOKBHAI MANILAL,NEMICHAND RANGLAL JAIN,PRAJAPATI DHULABHAI AMTHABHAI,AMRATBHAI G SONI,VITTHALBHAI C PRAJAPATI,MADHUBEN B PRAJAPATI,KANUSINH NENSINH VAGHELA,RAMESHKUMAR K CHAVDA,,VASANTLAL M SHARMA,JIVABHAI SOMABHAI PRAJAPATI,SHAKARABHAI KACHARABHAI PRAJAPATI	MR SIRAJ R GORI	LEGAL HEIRS OF DECD. VITTHALDAS NAROTTAMDAS PATEL,RAMANBHAI VITTHALDAS,BALDEVBHAI VITTHALDAS,BHUPATBHAI VITTHALDAS,MADHAVBHAI VITTHALDAS,RASIKBHAI VITTHALDAS,BALCHANDRABHAI VITTHALDAS,LEGAL HEIRS OF DECD. PRAJAPATI KANTILAL ISHWARDAS,KAMALKUMAR KANTILAL PRAJAPATI,MEHULKUMAR KANTILAL PRAJAPATI,KETANKUMAR KANTILAL PRAJAPATI,LEGAL HEIRS OF DECD. BHOLIDAS NAROTTAMDAS PATEL,BABUBHAI BHOLIDAS PATEL,JASHUBHAI BHOLIDAS PATEL,SANKUBEN BHOLIDAS PATEL,LEGAL HEIRS OF DECD. BHATI PRUTHVISINH RAJAJI,NAVUBA WIDOW PRUTHVISINH RAJAJI,BHATI BHARATSINH PRUTHVISINH,BHATI DILIPSINH PRUTHVISINH,BHATI SURENDRASINH PRUTHVISINH,LEGAL HEIRS OF DECD. BHAVSAR MAHENDRABHAI AMBALAL,BHAVSAR PARULBEN WIDOW OF MAHENDRABHAI AMBALAL,BHAVSAR NIKHILBHAI MAHENDRABHAI,BHAVSAR PRIYABEN MAHENDRABHAI	,DELETED,RULE SERVED,MR KARTIK V PANDYA,MR PY DIVYESHVAR
2764	SA/177/2015	09/02/2015	PUNAMBHAI HIRABHAI THAKORE,JESINGBHAI HIRABHAI THAKORE	MR VM DHOTRE	SABARMATI ASHRAM GAUSHALA TRUST,BABUBHAI JASHBHAI PATEL,DR. V. KURIAN,DR. AMRUTA PATEL,MOTIBHAI R. CHAUDHARY,DALSUKHBHAI JAYRAMBHAI PATEL	,DELETED,MR JIGAR M PATEL
2765	SA/178/2015	26/09/2017	ISHWARBHAI KALIDAS PAREKH,	(MR KANUBHAI I PATEL)	BABAJI NATHAJI THAKOR-DECD.,ARJANJI BABAJI THAKOR,CHANDUJI BABAJI THAKOR,LAKHAJI BABAJI THAKOR,PRATAPJI NATHAJI THAKOR-DECD.,KALUJI PRATAPJI THAKOR,CHHAGANJI PRATAPJI THAKOR,RANAJI CHHABAJI THAKORE-DECD.,BHERUJI RANAJI THAKOR,MANAJI RANAJI THAKOR,RATILAL RANAJI THAKOR,RAMANLAL MANGALDAS PATEL	,REFUSED SERVED (N)(10),MR KV SHELAT
2766	SA/181/2015	14/12/2016	RAJESHBHAI MORESHCHANDRA PANDYA,	MR VAIBHAV A VYAS	SAURASHTRA GRAMIN BANK,	MR NAGESH C SOOD
2767	SA/184/2015	27/03/2017	VANMALIDAS SHANKARLAL-DECD.,MANIBEN WD/O VANMALIDAS,CHANDRAVADAN S/O VANMALIDAS,HASUMATIBEN D/O VANMALIDAS,GAJANANDBHAI S/O VANMALIDAS,SATISHCHANDRA S/O VANMALIDAS,BHAVNABEN D/O VANMALIDAS	MR KM SHETH	RUKHIBEN MATHURBHAI W/O MATHURBHAI SOMABHAI VASAVA,RAMANBHAI MATHURBHAI HEIRS OF MATHURBHAI SOMABHAI VASAVA,JASHIBEN RAMANBHAI VASAVA W/O RAMANBHAI MATHURBHAI VASAVA	UNSERVED EXPIRED (N),MR KASHYAP R JOSHI
2768	SA/188/2015	27/08/2015	VANMALIDAS SHANKARLAL-DECD.,MANIBEN WD/O VANMALIDAS,CHANDRAVADAN S/O VANMALIDAS,HASUMATIBEN D/O VANMALIDAS,GAJANANDBHAI S/O VANMALIDAS,SATISHCHANDRA S/O VANMALIDAS,BHAVNABEN D/O VANMALIDAS	MR KM SHETH	RAMESHBHAI MANILAL S/O MANILAL BHAICHAND,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2769	SA/191/2015	23/03/2016	MANGALBHAI JIVABHAI SOLANKI,KHODABHAI JIVABHAI SOLANKI	MR NIRAV C THAKKAR	RUPABHAI POONAMBHAI SOLANKI-DECD. THROUGH LEGAL HEIRS,,RATILAL POONAMBHAI SOLANKI,MANGUBEN WD/O MOHANBHAI PUNJABHAI AND D/O POONAMBHAI MATHURBHAI,SAKARBEN W/O MOHANBHAI SURABHAI AND D/O POONAMBHAI MATHURBHAI,KAMALABEN D/O POONAMBHAI MATHURBHAI,SHANABHAI POONAMBHAI SOLANKI,RAMANBHAI POONAMBHAI SOLANKI,MOHANBHAI POONAMBHAI SOLANKI,ISHWARBHAI POONAMBHAI SOLANKI,GORDHANBHAI KOHYABHAI VAGHELA,BUDHABHAI SHIVABHAI SOLANKI-DECD.,CHIMANBHAI BUDHABHAI SOLANKI,RAMESHBHAI BUDHABHAI SOLANKI-DECD.,BABUBHAI BUDHABHAI SOLANKI-DECD.,SAKARBEN D/O BUDHABHAI SHIVABHAI SOLANKI AND W/O CHIMANBHAI PARMAR,RUPABEN D/O BUDHABHAI SHIVABHAI SOLANKI AND W/O RAMESHBHAI PARMAR,GAJRABEN D/O BUDHABHAI SHIVABHAI SOLANKI (DELETED VIDE EXH.32),PREMILABEN WD/O RAMESHBHAI BUDHABHAI,GIRISHBHAI RAMESHBHAI SOLANKI,KAPILABEN D/O RAMESHBHAI BUDHABHAI (MINOR),MANISHBHAI RAMESHBHAI SOLANKI (MINOR),BAIGIBEN WD/O BABUBHAI BUDHABHAI SOLANKI(DELETED VIDE EXH.23),JAGDISHBHAI BABUBHAI SOLANKI,RAMABHAI BABUBHAI SOLANKI,MANJULABEN D/O BABUBHAI SOLANKI AND W/O SURESHBHAI PARMAR,CHAMPABEN D/O BABUBHAI SOLANKI AND W/O VISHNUBHAI PARMAR,KANTIBHAI SHIVABHAI SOLANKI-DECD.,RAJUBHAI KANTIBHAI SOLANKI,MADHUBEN D/O KANTIBHAI SHIVABHAI SOLANKI,SAVITABEN D/O KANTIBHAI SHIVABHAI SOLANKI,HIMMATBHAI SHIVABHAI SOLANKI,RANCHHODBHAI SHIVABHAI SOLANKI,UDABHAI BHIKHABHAI PARMAR,AMBABEN D/O SHIVABHAI MATHURBHAI SOLANKI	,MR PRADEEP PATEL
2770	SA/198/2015	27/10/2015	MANGALBHAI JESANGBHAI PATEL,	MR CHINTAN S POPAT	TATA CHEMICALS LTD,	MR.VARUN K.PATEL
2771	SA/199/2015	09/06/2017	BHARAT PETROLEUM CORPORATION LIMITED.,	MR MITUL K SHELAT	MANILAL & CO.,	MR NV GANDHI
2772	SA/200/2015	08/04/2016	SUTHAR (GAJJAR) JATINKUMAR CHHOTALAL,	MR. KANJIBHAI M BHUT,MR.DEVENDRA H PANDYA	SUTHAR SUNITABEN DASHARATHLAL,	MR JIGAR G GADHAVI
2773	SA/208/2015	26/09/2018	GOPALBHAI JIKABHAI SUVAGIYA,JIKABHAI KANABHAI SUVAGIYA,JIVTIBEN JIKABHAI SUVAGIYA,DHANIBEN JIKABHAI SUVAGIYA,DIVALIBEN RANCHHODBHAI SUVAGIYA,HARSUKHBHAI RANCHHODBHAI SUVAGIYA,RATIBHAI NARANBHAI SUVAGIYA,MANSUKHBHAI NARANBHAI SUVAGIYA,VITHALBHAI DAYABHAI HIRPARA	MS SEJAL K MANDAVIA	VINUBHAI NATHABHAI HIRANI,DINESHBHAI MOHANBHAI HIRANI,RAMESHBHAI NATHABHAI PATHAK	RULE SERVED,VENU H NANAVATY
2774	SA/212/2015	05/02/2016	AHER RAJSHI PUNJA,	VIRAL K SHAH,MR. NIKUNJ KANARA	LEGAL HEIRS OF DECEASED SIDIBHAI ALABHAI,MEPA SIDI SINGARKHIYA,NATHA SIDI SINGARKHIYA,MALIBEN SIDI SINGARKHIYA,MANIBEN SIDI SINGARKHIYA,RUDIBEN SIDI SINGARKHIYA,THE STATE OF GUJARAT,THE MAMLATDAR-KALYANPUR	,MR TUSHAR L SHETH
2775	SA/222/2015	26/02/2016	ABJI NARAN SANKHALA (PATEL),KANTILAL NARAN SANKHALA (PATEL),MANILAL NARAN SANKHALA (PATEL),RAMDHAN LAKHA HINGORJA	MR VIRAL K SALOT	SULEMAN IBRAHIM JAGORA,KANJI BHIMJI HOTHI,RASALIA VILLAGE PANCHAYAT OFFICE	MR SHAKEEL A QURESHI
2776	SA/224/2015	25/04/2016	KAMLABEN UJABHAI KOTADIYA,JAYSHREEBEN D/O UJABHAI KOTADIYA	MS TEJAL K SHAH	UJABHAI CHELABHAI KOTADIYA,	MR JK PARMAR
2777	SA/226/2015	16/10/2015	TULSIDAS NARSIBHAI DHOKIYA,	MR ASHISH M DAGLI	HIRABEN MANJI,DAMJI NARSIBHAI MOTORWALA	

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2778	SA/233/2015	28/08/2017	HUKKA ABDULMAJID AHMEDBHAI,	MR JAYESH A KOTECHA	PARVINBANU DAUGHTER OF ABDULSALAM GULAMHUSSAIN,	(MR NIRAL R MEHTA)
2779	SA/234/2015	15/02/2017	PATHAN AHMEDKHAN ASMANKHAN-DECD.,JENABBIBI WD/O AHEMADKHA ASAMANKHA,PATHAN AMANULLAKHA AHEMADKHAN,PATHAN SIKANDARKHA AHEMADKHAN,PATHAN SABBIRKHA AHEMADKHAN,PATHAN HASANKHAN AHEMADKHAN-DECD. THROUGH LEGAL HEIRS,,PATHAN BADRANBIBI HASANKHAN,PATHAN IMRANKHA HASANKHAN,PATHAN APASABANU HASANKHAN PATHAN,PATHAN VAIDABANU HASANKHAN,PATHAN KHATIZABIBI AHMEDAKHA ASMANKHAN-DECD. THROUGH LEGAL HEIRS,,MALEK ISAQMIYA MALEKMIYA,MALEK ILIYAS MALEKMIYA,MALEK SAIRABIBI MALEKMIYA,PATHAN KHERUNBIBI D/O AHEMADKHAN ASMANKHAN,PATHAN SARIFANBIBI D/O AHEMADKHAN ASMANKHAN,PATHAN ABIBANBIBI D/O AHEMADKHAN ASMANKHAN W/O MALEK BADRUMIYA AHEMAD	MRS NISHA M PARIKH	PATHAN FARIDKHA ASMANKHA,PATHAN KALUKHA ASMANKHA,PATHAN MEHBOOBKHA KALUKHA,PATHAN BASIRKHA KALUKHA,PATHAN MUSTUFAKHA KALUKHA,PATHAN AIYUBKHA KALUKHA,PATHAN MUMTAZBIBI KALUKHA,PATHAN NAZIRABIBI KALUKHA,PATHAN SAIRABIBI KALUKHA,PATHAN FIROZABIBI KALUKHA,PATHAN HASINABIBI KALUKHA,PATHAN SARUBIBI ASMANKHA,LEGAL HEIRS OF DECD. JUSUBKHA ASMANKHA PATHAN,JETUNBIBI JASUBKHA PATHAN,RASIDABIBI JASUBKHA PATHAN,JAHIRKHA JASUBKHA PATHAN,RUKIYABIBI JASUBKHA PATHAN,LEGAL HEIRS OF DECD. BISMILLAKHA ASMANKHA PATHAN,MAHERBIBI BISMILLAKHA PATHAN,RIYAJBIBI BISMILLAKHA PATHAN,HAJARABIBI BISMILLAKHA PATHAN,SALIMKHA BISMILLAKHA PATHAN,BADARANBIBI BISMILLAKHA PATHAN,SAHENAJBIBI BISMILLAKHA PATHAN	,MR MRUGEN K PUROHIT
2780	SA/235/2015	27/09/2019	KESHAVLAL SENGHARAM PRAJAPATI,	MS ANUJA S NANAVATI	DAHIBEN DAUGHTER OF LALDAS JESANGDAS,LEGAL HEIRS OF DECD. MANIBHAI GOVINDBHAI,DASHRATHBHAI MANIBHAI,GHANSHYAMBHAI MANILAL,BALDEVBHAI MANILAL,SANTABEN MANILAL,LEGAL HEIRS OF DECD. CHUNIBHAI GOVINDBHAI,MADHUBEN WD/O CHUNILAL GOVINDBHAI,ARVINDBHAI CHUNILAL,VINUBHAI CHUNILAL,KAILASHBEN CHUNILAL,SURESHBHAI CHUNILAL,LEGAL HEIRS OF DECD. KANAJIBHAI GOVINDBHAI,GORADHANBHAI GOVINDBHAI,LEGAL HEIRS OF HARAKHABEN GOVINDBHAI,LEGAL HEIRS OF DECD. MANGUBEN GOVINDBHAI,LEGAL HEIRS OF DECD. KUSUMBEN GOVINDBHAI,DAHIBEN D/O LALDAS JESANGDAS,LEGAL HEIRS OF BAI REVA WD/O LALDAS JESANGDAS,SHANTABEN WIDOW OF VINUBHAI CHUNILAL,ASHISH SON OF VINUBHAI CHUNILAL,YOGESH SON OF VINUBHAI CHUNILAL	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DECEASED LITIGANT,MR SHITAL R PATEL,MR TATTVAM K PATEL
2781	SA/239/2015	04/03/2017	PARBHUBHAI DALABHAI PATEL -DECD.,SUMTIBEN BHULABHAI PATEL,DAXABEN BHULABHAI PATEL,BINABEN BHULABHAI PATEL,MAYUR BHULABHAI PATEL,CHUNIBHAI PARBHUBHAI PATEL,KUSUMBEN PARBHUBHAI PATEL, C/41 RADHABAUG BH SHASHTRI ROAD, BARDOLI SURAT	MR NV GANDHI	NIRUBEN BABUBHAI DESAI,TAJAS BABUBHAI DESAI	MR ZUBIN F BHARDA
2782	SA/240/2015	30/10/2015	BHAVESH VENILAL JOSHI,HITESHBHAI VENILAL JOSHI	MR RATHIN P RAVAL	ARUN JETHALAL VALIA-,BHAVESH BALKISHAN VALIA,BHARATBHAI HARIBHAI VALIA,HARSHADRAI CHHAGANBHAI VALIA,HIMATLAL CHHAGANLAL VALIA	
2783	SA/247/2015	29/06/2018	MODI PRAFULCHANDRA DAHYALAL,	MR HARSH N PAREKH	MODI SATISHCHANDRA DAHYABHAI,MODI SUMEN PRAFULCHANDRA,MODI AMIT JAYANTILAL,MODI GURVISH JAYANTILAL,MODI SWATI JAYANTILAL WIFE OF HITEN MEHTA,MODI HASUMATIBEN JAYANTILAL WIDOW OF JAYANTILAL DAHYALAL,MODI VISHAL PRAFULCHANDRA,COLLECTOR	,NOTICE SERVED,MR SIDDHARTH H DAVE
2784	SA/248/2015	29/06/2018	MODI AMIT JAYANTILAL,MODI GURVISH JAYANTILAL,MODI SWATI JAYANTILAL WIFE OF HITEN MEHTA,MODI HASUMATIBEN JAYANTILAL W/O JAYANTILAL DAHYALAL	MR ISHAN MIHIR PATEL	MODI SATISHCHANDRA,MODI SUMEGH PRAFULL CHANDRA,MODI PRAFULL CHANDRA,MODI VISHAL PFARULCHANDRA,COLLECTOR	NOTICE NOT RECD BACK,NOTICE SERVED,MR SIDDHARTH H DAVE

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2785	SA/249/2015	29/02/2016	AJAYBEN MERAMANBHAI,BHIMABHAI MERAMANBHAI,SOMATBHAI MERAMANBHAI,HARDASBHAI MERAMANBHAI	MR KIRTIDEV R DAVE	RAJESHBHIA RAMJIBHAI,LILAVANTIBEN RAMJIBHAI,MANSUKH GOPAL @ GOPALBHAI,BHANUBEN MANSUKHLAL	NOTICE SERVED,MR ASHISH M DAGLI
2786	SA/252/2015	26/11/2015	HIMMATNAGAR TALUKA PANCHAYAT,	MR MANISH J PATEL	RAMBHAKT MADAL TRUSTEE AND ADMINISTRATOR-,SONI KANTILAL REVABHAI,MODI GANGARAM PRABHUDAS - DELETED,SHAH MADANLAL JEETMAL,BHATT MAGANLAL MAKANJEE,BHATT BHOGILAL GANPATLAL-DELETED,JOSHI RAVISHANKER KALIDAS,SHANGAVI VINODRAI MANILAL,DISTRICT DEVELOPMENT OFFICER,STATE OF GUJARAT	,MR JV JAPEE
2787	SA/253/2015	12/10/2015	GUJARAT ENERGY TRANMISSION CORP. LTD,	MR SP HASURKAR	REVABEN WIDOW OF GALABHAI VASAVA,AMARSINH GALABHAI VASAVA	
2788	SA/255/2015	27/11/2015	PASCHIM GUJARAT VIJ COMPANY LIMITED,PASCHIM GUJARAT VIJ COMPANY LIMITED	MR PREMAL R JOSHI	ZUBEDA OSMAN SUMRA,BAYABEN HAJIBHAI SUMRA-DECD.,IBRAHIM HAJIBHAI SUMRA,KASAM HAJIBHAI SUMRA,ISMAIL HAJIBHAI SUMRA,MARIAM HAJIBHAI SUMRA	,HCLS COMMITTEE,MS ANSUYA K MAKWANA
2789	SA/266/2015	16/01/2017	VAGHELA VIHAJI GOBARJI,VAGHELA KANAJI GOBARJI	MR SHASHIKANT S GADE	JANI ISHWARBHIA TRIBHOVANBHAI'S HEIR,KANUBHAI RATILAL RAVAL,CHHOTALAL MANSUKHLAL,RAMANBHAI RANCHHODBHAI CHAUDHARY,BABUBHAI RANCHHODBHAI CHAUDHARY,TEJUBEN BHIKHABHAI,BHAVESH BHIKHABHAI,DASRATHBHAI JIVANBHAI,VISHNUBHAI JIVANBHAI,VISHNUBHAI DAHYABHAI,RAMILABEN DAHYABHAI,TALATI CUM MANTRI,MAMLATDAR KALOL,PRANT ADHIKARI KALOL	,GOVERNMENT PLEADER,NOTICE SERVED,MR CR MISHRA,(MR H A SHAH),J K GANDHI
2790	SA/267/2015	12/05/2016	PATEL GEETABEN RAKESHKUMAR,	MR.D K.PUJ	PATEL RAKESHKUMAR NATWARLAL,	MR MEHUL SHARAD SHAH
2791	SA/268/2015	12/05/2016	PATEL GEETABEN RAKESHKUMAR D/O PATEL GOVINDBHAI SOMABHAI,	MR.D K.PUJ	PATEL RAKESHKUMAR NATWARLAL,	MR MEHUL SHARAD SHAH
2792	SA/276/2015	16/02/2016	ZALA CHANUBHA VAJUBHA,ZALA JITUBHA VAJUBHA	MR SM CHUDASAMA,MM BEG	MOHANBHAI -DECD. THROUGH LEGAL HEIRS,JAMKUBEN MULJIBHAI,RANCHODBHAI MUJIBHAI,JERAMBHAI MUJIBHAI,NIRUBEN MUJIBHAI,HIRABEN MULJIBHAI,KOLI PATEL NANJIBHAI MOHANBHAI,KOLI PATEL SAVJIBHAI MOHANBHAI,KOLI PATEL LADHUBHAI MOHANBHAI,LALJIBHAI MOHANBHAI-DECD.,MADHUBEN LALJIBHAI,KAMLESHBHAI LAJIBHAI,GHANSHYAM LALJIBHAI,SARDABEN LALJIBHAI,GEETABEN LALJIBHAI,KUVERBEN MOHANLAL,PABUBEN MOHANLAL WIFE OF DHIRUBHAI KEHUBHAI,LILABEN MOHANBHAI	,MR KIRTIDEV R DAVE
2793	SA/277/2015	18/03/2019	GORDHANBHAI KARSHANBHAI KANBI,	MR NIRAV C THAKKAR	KANTILAL GOVINDBHAI KANBI,	MR DIPAL R RAVAIYA
2794	SA/278/2015	19/01/2017	NAMDARBHAI DHULABHAI MALEK,	(MR KAMLESH B MEHTA)	FATIMBIBI WD/O DHULABHAI PIRABHAI MALEK - DECD.,MUSTFAMIYA NOORMIYA MALEK,AMINMIYA FULAMIYA MELEK	NOTICE NOT RECD BACK,MR JA ADESHRA
2795	SA/279/2015	19/01/2017	NAVRANGBHAI HUSSEINBHAI MALEK,	(MR KAMLESH B MEHTA)	FATIMABIBI WD/O DHULABHAI PIRABHAI MALEK-DECD.,MUSTFAMIYA NOORMIYA MALEK,AMINMIYA FULAMIYA MALEK	,MR JA ADESHRA
2796	SA/281/2015	30/06/2016	REGIONAL PROVIDENT FUND COMMISSIONER,ASSISTANT PROVIDENT FUND COMMISSIONER	MS E.SHAILAJA	MANOVARKHANJI A BABI,MANAGER, JUNAGADH JILLA SAHKARI	NOTICE SERVED,MS KRUTI J VORA,HCLS COMMITTEE
2797	SA/282/2015	26/09/2017	RAJULABEN WD/O CHHAGANBHAI GALLABAHI KHANT,RAMESHBHAI CHHAGANBHAI KHANT,JENTIBHAI CHHAGANBHAI KHANT,MANUBHAI CHHAGANBHAI KHANT	MR MRUGEN K PUROHIT	BHAGATSINH NANABHAI KHANT,PARSHOTTAM GALABHAI KHANT,RAIBEN D/O GALABHAI KHANT AND W/O VITHALBHAI MANIBHAI RAJPUT,SONABEN D/O GALABHAI AND W/O PADHIYAR KIRANBHAI,FULABHAI SHANABHAI KHANT	NOTICE SERVED,MR. JAY M THAKKAR
2798	SA/284/2015	06/08/2017	GEETABEN RAMESHBHAI PALAN,	MR JA ADESHRA	PURSHOTTAM DHANJIBHAI BHANUSHALI,	MR Y J PATEL

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2799	SA/286/2015	18/07/2018	PATEL VIMLABEN MAGANBHAI GRAMPS LALLUBHAI,PATEL NITINBAI MAGANBHAI GRAMPS LALLUBHAI,PATEL ASHOKBHAI MAGANBHAI GRAMPS LALLUBHAI	MR. JAY M THAKKAR	PATLE SANDIPKUMAR BIPINBHAI GRAMPS MANIBHAI,	RULE NOT RECD BACK,MR CHIRAG B PATEL
2800	SA/288/2015	09/04/2017	DINESHBHAI JAYCHANDBHAI RAVAL,CHANDUBHAI JAYCHANDBHAI RAVAL,KANTABEN CHANDUBHAI RAVAL	MR PANKAJ S CHAUDHARY	RASIKBHAI JAYCHANDBHAI RAVAL,	MR HIMANSU M PADHYA
2801	SA/292/2015	20/03/2017	IBRAHIMBHAI SIDIKBHAI GHANCHI,	MR. JAY M THAKKAR	GHANCHI HURABEN JAMATIBHAI,HURABEN SIDIKBHAI GHANCHI W/O YAKUBBHAI RAHEMANBHAI GHANCHI	NOTICE SERVED,MR SP MAJMUDAR,MR.KRUTARTH K PANDYA
2802	SA/4/2016	19/01/2016	SIDDIKKHAN FASIKULLAKHAN PATHAN,	MR P P MAJMUDAR,MR. NISHIT P GANDHI	TALATI CUM MANTRI SHRI,MAMLATDAR SHRI,TALUKA DEVELOPMENT OFFICER	
2803	SA/5/2016	01/05/2016	DEVUSINH MANSINH ZALA,	MR. JAVED S QURESHI	HIRABA D/O KODARSINH ZALA,SURYABEN D/O SHIVAJI VIHAJI PARMAR,CHANDRIKABA D/O SHIVAJI VIHAJI PARMAR	
2804	SA/6/2016	04/04/2018	RAMESHBAI SHANTILAL MISTRY,PRAFULBHAI SHANTILAL MISTRY,ASHOKBHAI SHANILAL MISTRY,RANJANBEN SHANTILAL MISTRY,VARSHABEN WD/O DILIPKUMAR MISTRY,DHARMENDRA DILIPBHAI SHANTILAL MISTRY,DIPAK DILIPBHAI SHANTILAL MISTRY,TEJASVI DILIPBHAI SHANTILAL MISTRY	MR NK MAJMUDAR	CHATURBHIA KANJIBHAI PANCHAL,MOHANBHAI BHUDARBHAI KHARADI DECEASED,BHARATBHAI BACHUBHAI KHARADI,LAVJIBHAI SHAMJIBHAI CHAVDA THRO HEIRS,VIJAYBEN LAVJIBHAI CHAVDA,JAYESHBHAI LAVJIBHAI CHAVDA,BHUPENDRABHAI LAVJIBHAI CHAVDA,HITESH LAVJIBHAI CHAVDA,KUNTIBEN LAVJIBHAI CHAVDA,JAYABEN LAVJIBHAI CHAVDA,RAMABEN LAVJIBJHAI CHAVDA,BHURABHAI KUBHABHAI PRAJAPATI DECEASED THRO HEIRS,VIJAYBHAI BHURABHAI PRAJAPATI,DINESHBHAI BHURABHAI PRAJAPATI,SURAJBEN MANIBHAI PATEL DECEASED THRO HEIRS,RAMESHBHAI CHHAGANBHAI DARJI,BHURABHAI MOTIBHAI PRAJAPATI DECD THROUGH HEIRS,LALJIBHAI BHURABHAI PRAJAPATI,AMRUTBHAI BHURABHAI PRAJAPATI,HASMUKHBHAI RAVJIBHAI PATEL,VAGHAJIBHAI JAGABHAI PRAJAPATI DECEASED THRO HEIRS,KANUBHAI VAGHAJIBHAI PRAJAPATI,BHANUMATIBEN NATWARLAL MISTRY DECD THROUGH HEIRS,ANILBHAI NATWARLAL MISTRY,MANOJBHAI NATWARLAL MISTRY,MANSUKHBHAI TRIBHOVANDAS MISTRY DECEASED THRO,JASHODABEN MANSUKHBHAI MISTRY,ALKESHBHAI MANSUKHBHAI MISTRY,JITENDRABHAI MANSUKHBHAI MISTRY,JAYESHBHAI MANSUKHBHAI MISTRY,ARUNABEN MANSUKHBHAI MISTRY,BHAVNABEN MANSUKHBHAI MISTRY,JYOTIBEN MANSUKHBHAI MISTRY	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR RAJESH K SHAH
2805	SA/7/2016	08/03/2016	SAMUELBHAI NARANBHAI MEKWAN-DECD.,MARIYAMBEN SAMUEL MEKWAN,JAYKUMAR SAMUEL MEKWAN,ANILKUMAR SAMUEL MAKWAN,SULOCHANABEN SAMUEL MEKWAN,RAVIKANT SAMUEL MEKWAN	MR AS ASTHAVADI	SIMONBHAI MANGALBHAI PARMAR-DECD.,JASHUBHAI PAULBHAI DESAI,BIRENBHAI PAULBHIA DESAI,BIMALBHAI PAULBHAI DESAI	,MR KV SHELAT
2806	SA/8/2016	24/10/2018	PADHIYAR PRAHLADJI CHENAJI,	JENIL M SHAH	MANIBEN JAGMALBHAI DECEASED THRO HEIRS,MANUBHAI JAGMALBHAI HARIJAN,KANTABEN JAGMALBHAI HARIJAN,SUSHILABEN JAGMALBHAI HARIJAN,HARIJAN MAVABHAI RAJABHAI,HARIHAN PARMABHAI MAVABHAI	,RULE NOT RECD BACK,MR VM DHOTRE,MR SIKANDER SAIYED, (MS.PRIYANKA J SURTI),MR. MAYUR V DHOTARE
2807	SA/10/2016	02/04/2016	MAKWANA ISHWARBHAI MITHABHAI,	MS NAYANA V PANCHAL,HCLS COMMITTEE	THAKOR KAMSINHJI SHANKARJI,GUJARAT HOUSING BOARD, AHMEDABAD	

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2808	SA/12/2016	23/11/2016	CHIMANBHAI NARSINHBHAI PATEL,	MS TRUSHA K PATEL	GALBAJI ARJANJI THAKOR,CHEHARBEN WD/O ARJANJI THAKOR,RAJUBEN ARJANJI THAKOR,HARKAJI MANAJI THAKOR-DELETED AS PER HON'BLE COURT'S ORDER DATED 23.11.2016,PUNJAJIA MANAJI THAKOR- DELETED AS PER HON'BLE COURT'S ORDER DATED 23.11.2016,MANGAJI MANAJI THAKOR-DELETED AS PER HON'BLE COURT'S ORDER DATED 23.11.2016,CHANCHARBEN JIVANBHAI THAKOR- DELETED AS PER HON'BLE COURT'S ORDER DATED 23.11.2016,FULIBEN VARSANGBHAI THAKOR- DELETED AS PER HON'BLE COURT'S ORDER DATED 23.11.2016,MELAJI MANGAJI THAKOR-DELETED AS PER HON'BLE COURT'S ORDER DATED 23.11.2016	,NOTICE NOT RECD BACK,NOTICE SERVED,MR P P MAJMUDAR
2809	SA/13/2016	26/04/2016	KOLI PATEL KESHABHAI LAVJIBHAI,	MR KIRTIDEV R DAVE	VANKAR KALYANBHAI NARSHIBHAI,	(MRS VD NANAVATI)
2810	SA/15/2016	09/01/2016	VALA @VALJI RAJABHAI PATEL DECEASED THRO LEGAL HEIRS,BHAGWANJIBHAI VALJIBHAI PATEL,BAI HEMIBEN VALJIBHAI,VALLABH VALJIBHAI PATEL,JAYANTIBHAI VALJIBHAI PATEL,BAI DAIDEN WD/O VALJIBHAI RAJABHAI,NATHIBEN RAJABHAI PATEL,BACHIBEN LADHABHAI W/O RAVJIBHAI DHARAMSHI	MR MURALI N DEVNANI	BHIMA RAJA PATEL DECEASED THRO HEIRS,MOHANBHAI BHIMABHAI PATEL,LALJIBHAI BHIMABHAI PATEL,DINESHBHIA BHIMABHAI PATEL,LABHUBEN W/O PRAVINBHAI RADADIA,,LEELIBEN W/O MAGANBHAI RANPARIA,PARBATBHAI RAJABHAI PATEL,PATEL DUDABHAI RAJABHAI	,NOTICE SERVED,MR. ZALAK B PIPALIA
2811	SA/19/2016	29/02/2016	SAMSUBHAI ZUMALABHAI GANAVA,KASANABHAI PUNJABHIA,BHATUBHAI ZAPADABHAI SANGADA,BABUBHAI JOKHANABHAI BARIYA,DHULABHAI NATHABHAI MALI	MR HEMANT MAKWANA	RAMCHANDRA CHOITHRAM BALWANI,HARESH RAMCHANDRA BALWANI,RAJKUMAR RAMCHANDRA BALWANI	
2812	SA/20/2016	25/04/2016	MANUBHAI PRABHUDAS PATEL,	MR SHIRISH JOSHI	NARANBHAI PARSHOTTAMBHAI PATEL,	MR BR PARIKH
2813	SA/22/2016	08/01/2017	ANILKUMAR VITTHALDAS MEHTA,	MR DEVARSHI C SHAH	BABUBHAI SOMABHAI VANKAR,HARISH BABUBHAI VANKAR	MR MEHUL S SHAH
2814	SA/34/2016	30/06/2017	PILUBEN GAMIYABHAI VASAVA,MANIYABHAI GAMIYABHAI VASAVA,PARSINGBHAI GAMIYABHAI VASAVA DECD.THR.HEIRS.CA.NO.611/09.,JANUBEN PARSINGBHAI VASAVA.,FATESING PARSINGBHAI VASAVA.,SHAKUNTALA PARSINGBHAI VASAVA.,URMILABEN PARSINGBHAI VASAVA.,ARVINDBHAI PARSINGBHAI VASAVA.,RUPSING GAMIYABHAI VASAVA,MULJIBHAI GAMIYABHAI VASAVA,JALAMSING GAMIYABHAI VASAVA EXPIRED.CA.NO.611/09.,NARMADABEN JALAMSING VASAVA.,NIRMALABEN JALAMSING VASAVA.,ALPESH JALAMSING VASAVA.,NIMESH JALAMSING VASAVA.,SANJAY JALAMSING VASAVA.,GOVINDBHAI GAMIYABHAI VASAVA,HIRABHAI UTARABHAI VASAVA SINCE DECD. THRO HIS HEIRS,MANJULABEN HIRABHAI VASAVA,SURTABEN HIRABHAI VASAVA	,MR GM JOSHI	MANCHHIBHAI UTARABHAI VASAVA,DHANJIBHAI MIRABHAI VASAVA,MAGANBHAI MIRABHAI VASAVA,SHANTIBEN MIRABHAI VASAVA,GONABEN MIRABHAI VASAVA	,MR ASHISH H SHAH
2815	SA/35/2016	28/03/2016	HIRABHAI SANKABHA PATEL,DECD. THRO'HIS HEIRS,HITESHKUMAR HIRABHAI PATEL,KUNVARBEN WD/O HIRABHAI S. PATEL,RAMILABEN HIRABHAI PATEL,BHAVNABEN RAMESHBHAI PATEL,MANJUBEN VASANTBHAI PATEL,MAHENDRAKUMAR HIRABHAI PATEL	(MR MAHENDRA K PATEL)	STATE OF GUJARAT,ZAVERBHAI NAGARDAS PATEL,DECD.THRO'HIS HEIRS,MAHENDRAKUMAR ZAVERBHAI PATEL,VISHNUBHAI ZAVERBHAI PATEL,JAMUBEN PATEL,WD/O ZAVERBHAI NAGARBHAI PATEL,MINABEN ZAVERBHAI PATEL	,GOVERNMENT PLEADER,MR SP MAJMUDAR
2816	SA/37/2016	22/11/2016	CHHELSHANKAR LABHSHANKAR BHATT,	MR AJAY L PANDAV	DISTRICT PRIMARY EDUCATION OFFICER,TALUKA DEVELOPMENT OFFICER,EDUCATION INSPECTOR,EDUCATION INSPECTOR,SECRETARY - EDUCATION DEPARTMENT,PRINCIPAL - PAY CENTER SCHOOL	NOTICE SERVED,(MR RA MISHRA)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2817	SA/40/2016	17/10/2016	MISTRI MATHURBHAI VAGAJIBHAI,	MR SHAILESH C SHARMA	M/S MISTRI VAGAJIBHAI RAMJIBHAI,KHODIYAR WOOD WORKS,PARTH WOOD WORKS,LEGAL HEIRS OF DECD. MISTRI VAGAJIBHAI,MADHUBEN W/O VAGAJIBHAI,VAIMLABEN D/O VAGAJIBHAI RAMJIBHAI,MUKTABEN D/O VAGAJIBHAI RAMJIBHAI,PRAVINBHAI VAGAJIBHAI MISTRI,BHARATBHAI VAGAJIBHAI MISTRI	,NOTICE SERVED,MR JINESH H KAPADIA
2818	SA/45/2016	10/05/2016	ASHOKBHAI CHUNILAL,ARVINDBHAI UMEDBHAI PATEL	MR PADMRAJ K JADEJA	BHIKHABHAI DALABHAI CHAVADA,VASRAMBHAI SAGRAMBHAI BHARWAD	MR SUNIL S JOSHI,MR NEERAJ J VASU,MR JIGAR M PATEL
2819	SA/46/2016	29/02/2016	VANMALIDAS SHANKARLAL-DECD.,MANIBEN WD/O VANMALIDAS,CHANDRAVADAN S/O VANMALIDAS,HASUMATIBEN D/O VANMALIDAS,GAJANANDBHAI S/O VANMALIDAS,SATISHCHANDRA S/O VANMALIDAS,BHAVNABEN D/O VANMALIDAS	MR KM SHETH	MOHANBHAI SHIVABHAI [SINCE DECEASED THROUGH HEIRS],TINO ALIAS ZABBO MOHAN BHAI RATHOD	
2820	SA/47/2016	29/02/2016	VANMALIDAS SHANKARLAL-DECD.,MANIBEN WD/O VANMALIDAS,CHANDRAVADAN S/O VANMALIDAS,HASUMATIBEN D/O VANMALIDAS,GAJANANDBHAI S/O VANMALIDAS,SATISHCHANDRA S/O VANMALIDAS,BHAVNABEN D/O VANMALIDAS	MR KM SHETH	REVABEN MOHANBHAI W/O MOHANBHAI GOKULBHAI [SINCE DECEASED],BHARATBHAI MOHANBHAI RATHOD	
2821	SA/57/2016	20/12/2019	BABUBHAI PRANDAS PATEL THRO,PARVATIBEN BABABAI PATEL,KAMLABEN BABABHAI PATEL,MANJULABEN BABABHAI PATEL,SHANTABEN BABABHAI PATEL,MAHENDRABHAI BABABHAI PATEL,GHANSHYAMBHAI BABABHAI PATEL,RAMESHBHAI BABABHAI PATEL,VEENABEN BABABHAI PATEL,DECD.RAIBABEN D/O PRANBHAI RANCHODDAS AND WIFE OF,HARIBHAI MARGHABHAI PATEL,YMADEVBHAI MARGHABHAI PATEL,SHARDABEN MARGHABHAI PATEL,KASHIBEN MARGHABHAI PATEL DECEASED,TARABEN NATVARBHAI PATEL,DILIP SHAMALBHAI PATEL,KALPESH SHAMALBHAI PATEL,LEGAL HEIRS OF MAGANBHAI PRANDAS AND SURAJBEN,JIBABEN D/O MAGANBHAI PRANDAS THROU. POA,MANIBEN D/O MAGANBHAI PRANDAS THROU. POA,KESHAVLAL MAGANBHAI PRANDAS	MR MB GOHIL	BIPINKUMAR LAXMISHANKAR MEHTA,NARENDRABHAI LAXMISHANKAR MEHTA,PRAVINBHAI LAXMISHANKAR MEHTA,CHAMPAGAURI W/O LAXMISHANKAR M MEHTA	UNSERVED EXPIRED (R),MR DIPAK R DAVE
2822	SA/58/2016	04/06/2016	YASIN KASAM SACHADA,KASAMBHAI SACHADA	MR.MINHAJ M SHAIKH	LEGAL HEIRS OF DECD. SULEMAN KASAM VAGHER,HAROON SULEMAN,A GANI SULEMAN,KASAM SULEMAN,HALIMA SULEMAN,AMNA SULEMAN	MR RC KAKKAD,HARSHESH R KAKKAD
2823	SA/60/2016	15/12/2016	HARISHCHANDRA DILUBHA VAJA,	MR C B UPADHYAYA	UNION OF INDIA.,THE DIVISIONAL RAILWAY MANAGER,INCHARGE R P F	NOTICE SERVED BY DS,MR SIRAJ R GORI
2824	SA/61/2016	06/06/2017	FATABHAI ASHABHAI TALPADA,BHIKHABHAI SHANKARBHAI TALPADA HIMSELF	MR SATISH A PANDYA	LAGAL HEIR OF DECD. ASHABHAI DHANABHAI PARMAR KAMLABEN ASHABHAI PARMAR,VITTHALBHAI GOKALBHAI PARMAR,JAYANTIBHAI GOKALBHAI PARMAR	MR.HEMANG H PARIKH,MR RASESH H PARIKH
2825	SA/64/2016	03/06/2017	ALKA ARUN KANITKAR D/O VISHNU PANDURANG BAPAT THROUGH POA AJAYKUMAR,	MR TUSHAR N VYAS	VASUDEV SADASIV MHASKAR,VISHNU PANDURANG BAPAT-DECD. THROUGH LEGAL HEIRS,RAMESH VISHNU BAPAT (HEIRS OF RESP NO.2),MANDA MADHUKAR KHANDEKAR DAUGHTER OF VISNU PANDURANG BAPAT,KUNDA AVINASH BHAJEKAR (HEIRS OF RESP NO.2),NUTAN ANIL BHAJEKAR DAUGHTER OF VISHNU PANDURANG BAPAT,ANAND VISHNU BAPAT	,MR SP MAJMUDAR,MR P P MAJMUDAR,NIYATI N VAIDYA

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2826	SA/66/2016	26/04/2019	MAHULBHAI BIPINBHAI TAMBOLI,VIJAYBHAI ANIRUDHSINH VALA,DHIRAJLAL SAVJIBHAI SOMANI,MANISHBHAI ARVINDBHAI MEHTA	MR DIPAN DESAI	AKSHAYBHAI RAMANBHAI THAKKAR,THE COMMISSIONER	MR HS MUNSHAW,NISARG H VYAS
2827	SA/67/2016	29/03/2016	JESINGBHAI SHAMJIBHAI PANNA,RAJESH JESINGBHAI PANNA	MR D M AHUJA	VINODBHAI SHAMJIBHAI RANVA,MANJULA VINODBHAI RANVA	MR SHAKEEL A QURESHI
2828	SA/68/2016	29/03/2016	SHARDULBHAI CHOTHABHAI BHARWAD,VINODBHAI JESANGBHAI PATEL,SARMISTHABEN VINODBHAI PATEL,BHUPENDRA JESANGBHAI PATEL,VASANTBHAI GOPALBHAI PATEL,CHIMANBHAI MOTIBHAI PATEL,MUKESHBHAI MOHANBHAI PATEL,KANTIBHAI SHIVLAL RANA,RAMESHBHAI GHANSHYAMDAS BHAGWANI,MAGANBHAI VITTHALBHAI PATEL,URMILABEN HARSHADBHAI RANA	MR KUNJAL D PANDYA	ORGANIZER OF GANESH TOWNHSIP- PARTNERS OF GANESH DEVELOPERS, AND,MANOJ CHOKSHI,,GIRISHBHAI MITHAI WALA,GANESH ORGANIZER,TRUSTEES OF SHERPURA MADRESHA CHOKSHI,JANAB VALIBHAI MUSABHAI MAHAMAD,JANAB VALI AADAM PATEL,JANAB MAHMAD MUSA ABHARAM,JANAB ABDULHAQ MOHMAD PATEL	,MR DHIRAJ M PATEL,MR MAULIK R SHAH
2829	SA/70/2016	31/01/2019	KESHAVBHAI GOMANBHAI PATEL,DAHYABHAI GOMANBHAI PATEL,RATANBEN D/O GOMANBHAI PATEL W/O PRABHUBHAI LALUBHAI PATEL,PARVATIBEN D/O GOMANBHAI PATEL W/O KARSHANBHAI GOMANBHAI PATEL	MR RAXIT J DHOLAKIA	PANKAJBHAI BAGHUBHAI PATEL,BAGHUBHAI GOMANBHAI PATEL	RULE SERVED,MR SP MAJMUDAR,MR. HJ KARATHIYA
2830	SA/81/2016	04/05/2016	BHATTA BHASKAR VENKAT CHELLA,	MR MB RANA,MR DASHRATH N PATEL	HITESHBHAI H RAVAL,	
2831	SA/85/2016	04/05/2016	ANWARBHAI KASAMBAHI GHANCHI,	MR EE SAIYED,MR SIKANDER SAIYED	GHANCHI ILIYAS-DECD. THROUGH LEGAL HEIRS,,GHANCHI SHARIFABAI D/O ILIYAS ALIMAMAD,GHANCHI ANWAR ILIYAS,GHANCHI RAZAK ILIYAS-DECD. THROUGH LEGAL HEIRS,RESHAMBAI RAZAK GHANCHI,RIZWAN RAZAK GHANCHI,SAKIR RAZAK GHANCHI,GHANCHI SALIM ILIYAS,GHANCHI MAHAMMAD HANIF ILIYAS	
2832	SA/88/2016	07/08/2019	PATEL JOITABHAI NAROTTAMDAS,	MR ABHAYKUMAR P SHAH	PATEL RAIBEN MAFATLAL-DECD. THROUGH HEIRS,,PATEL PANKAJBHAI MAFATLAL,PATEL LAKABEN MAFATLAL,PATEL DINESHBHAI MAFATLAL,PATEL VIPULKUMAR KANJIBHAI	
2833	SA/89/2016	28/12/2018	SUPER INDUSTRIES,	MR DG CHAUHAN,RONAK D CHAUHAN	PASCHIM GUJARAT VIJ COMPANY LTD,THE EXECUTIVE ENGINEER (RURAL)	RULE NOT RECD BACK,MR DIPAK R DAVE
2834	SA/91/2016	18/11/2016	KUSUMBEN JASHWANTBAHI D/O RAMABHAI K PATEL,NIKESHKUMAR KANUBHAI K PATEL,INDRAVADAN KANUBHAI K PATEL,NAVNITBHAI RAMABHAI K PATEL,THAKOREBHAI RAMABHAI K PATEL	(MR MB GANDHI),MR CHINMAY M GANDHI	SHANTIBHAI RAMABHAI K PATEL,PRAVINBHAI RAMABHAI K PATEL,MANJULABEN JAYANTILAL D/O RAMABHAI K PATEL THROUGH LEGAL HEIRS,PANKAJ JAYANTIBHAI KACHHIA PATEL,RAKESH JAYANTIBHAI KACHHIA PATEL,KAMAL JAYANTIBHAI KACHHIA PATEL,JYOTIBEN JAYANTIBHAI KACHHIA PATEL	,NOTICE SERVED BY DS,BHARGAV KARIA & ASSO
2835	SA/95/2016	22/04/2016	RAJENDRAKUMAR RAMABHAI PATEL,	MS TRUSHA K PATEL	PAVITRA CO.OPERATIVE HOUSING SOCIETY LTD,NARESHBHAI SARABHAI SETH,APURVA NARESHBHAI SETH,MILAN NARESHBHAI SETH,SAURABH NARESHBHAI SETH,RAMESHBAHI HIRABHAI BHAVSAR	,(MR PRABHAV A MEHTA)

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2836	SA/98/2016	15/11/2017	ANARKHAN MISRIKHAN PATHAN-DECD. THROUGH LEGAL HEIRS,,SHERULLAKHAN AKHARKHAN PATHAN,AABEDABANU AKBARKHAN PATHAN,SHIRINBANU AKBARKHAN PATHAN,YUSUFKHAN ANARKHAN PATHAN,ABIDKHAN ANARKHAN PATHAN PATHAN,GULABKHAN @ GULMOHAMMAD ANARKHAN PATHAN,ABEDABIBI D/O ANWARKHAN MISRIKHAN -DECD.,NAVARAS SHARIFKHAN PATHAN,SAHERABIBI D/O ANWARKHAN MISRIKHAN,ASFANABIBI D/O ANWARKHAN MISRIKHAN	MR SP MAJMUDAR,MR YUSUFKHAN PATHAN	FAZLUREHMAN KARIMMIYA CONTRACTOR-DECD.,SARFUNNISHA WD/O FAZLUREHMAN KARIMMIYA,SANIYA D/O FAZLUREHMAN KARIMMIYA AND W/O MABROOR,UMAIYA D/O FAZLUREHMAN KARIMMIYA,SUMAIYA D/O FAZLURREHMAN KARIMMIYA AND W/O FAIZAL AAKUNJI,FARAH D/O FAZLUREHMAN KARIMMIYA AND W/O MOHAMMAD SHAFI,MOH. ZUBER KARIMMIYA CONTRACTOR,MOH. ZAKIR KARIMMIYA CONTRACTOR,LEGAL HEIRS OF DECD. ZAINFBIBI D/O KARIMMIYA ALIMIYA,ATIKBHAI SADIKBHAI SONIWALA,SABINA WD/O MOH. IKBAL VOHRA,AAMINABIBI D/O KARIMMIYA ALIMIYA CONTRACTOR,AABEDABANU D/O KARIMMIYA ALIMIYA CONTRACTOR	,NOTICE SERVED BY DS,MR MA KHARADI
2837	SA/102/2016	05/04/2016	PATEL SHANKERBHAI MOTIBHAI,	VIKAS V NAIR,C J GOGDA	PATEL RAMJIBHAI MOTIBHAI,	
2838	SA/103/2016	05/03/2016	LEGAL HEIRS OF DECD. OF THAKARSHIBAHI HIRABHAI KHUMAN,	MR. VISHAL P THAKKER	STATE OF GUJARAT,DEPUTY DIRECTOR, DEPARTMENT OF PUBLIC HEALTH,CIVIL SURGEON	
2839	SA/106/2016	31/01/2017	JAMKUBEN N BHURABHAI,NARSINHBHAI BHURABHAI,RASILABEN BHURABHAI,RITABEN BHURABHAI -DECD. THROUGH LEGAL HEIRS,,PRAFULKUMAR GOKALBHAI AGHERA,SANDIPA PRAFULKUMAR AGHERA,SHEFALI PRAFULKUMAR AGHERA	TORAL M RATHOD	SHAMALJIBHAI GOVINDBHAI LADANI-DECD. THROUGH LEGAL HEIRS,,BHARAT SHAMALJIBHAI LADANI,ASHWIN SHAMALJIBHAI LADANI,BIPIN SHAMALJIBHAI LADANI,VITHALBAHI THAKARSIBHAI DHAMSANIA-DECD. THORUGH LEGAL H ERIS,,SAVITABEN VITHALBAHI DHAMASANI,NAYANKUMAR VITTHALBAHI DHAMSANIA,VISHVAJIT VITTHALBAHI DHAMSANIA,BHURABHAI GOPALBHAI,DEVASIBHAI GOPALBHAI,RAMBHAI GOPALBHAI,JAMNADAS GOPALBHAI,GANGADASBHAI GOPALBHAI -DECD. THROUGH LEGAL HEIRS,,RAMABEN GANGADAS TILAVA,JITESH GANGADAS TILAVA,ALPESH GANGADAS TILAVA,HEENABEN GANGADAS TILAVA,NANDUBEN MOHANLAL	UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR VH DESAI,HARDIK D MEHTA
2840	SA/107/2016	31/01/2017	NARSINHBHAI BHURABHAI,	TORAL M RATHOD	SHAMALJIBHAI GOVINDBHAI LADANI-DECD. THROUGH LEGAL HEIRS,,BHARAT SHAMALJIBHAI LADANI,ASHWIN SHAMALJIBHAI LADANI,BIPIN SHAMALJIBHAI LADANI,VITHALBAHI THAKARSIBHAI DHAMSANIA-DECD. THORUGH LEGAL H ERIS,,SAVITABEN VITHALBAHI DHAMASANI,NAYANKUMAR VITTHALBAHI DHAMSANIA,VISHVAJIT VITTHALBAHI DHAMSANIA,BHURABHAI GOPALBHAI-DECD. THROUGH LEGAL HEIRS,,JAMKUBEN BHURABHAI,RASILABEN BHURABHAI,RITABEN BHURABHAI-DECD. THROUGH LEGAL HEIRS,,PRAFULKUMAR GOKALBHAI AGHERA,SANDIPA PRAFULKUMAR AGHERA,SHEFALI PRAFULKUMAR AGHERA,DEVASIBHAI GOPALBHAI,RAMBHAI GOPALBHAI,JAMNADAS GOPALBHAI,GANGADASBHAI GOPALBHAI -DECD. THROUGH LEGAL HEIRS,,RAMABEN GANGADAS TILAVA,JITESH GANGADAS TILAVA,ALPESH GANGADAS TILAVA,HEENABEN GANGADAS TILAVA,NANDUBEN MOHANLAL	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR VH DESAI,HARDIK D MEHTA
2841	SA/110/2016	31/05/2016	LEGAL HEIRS OF MARHUM SHAHBUDDIN MAHEBULLAH ANSARI,	MR MAKBUL I MANSURI	GUJARAT AGRO INDUSTRIES CORPORATION LIMITED,	

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2842	SA/117/2016	12/02/2016	DANABHAI DAHYABHAI ROHIT,	(MR NIRZAR S DESAI)	AMBUBHAI DANABHAI ROHIT,DANABHAI MANGALBHAI ROHIT,RAMANBHAI GORDHANBHAI ROHIT,ISHVARBHAI JAYANTIBHAI ROHIT,KIRTIBHAI HIRABHAI ROHIT,CHIMANBHAI MANIBHAI ROHIT,SHANKARBHAI HIRABHAI ROHIT,NARSADA GRAM PANCHAYAT,SHRI DISTRICT DEVELOPMENT OFFICER,SHRI TALUKA DEVELOPMENT OFFICER	,MR HS MUNSHAW,HCLS COMMITTEE,MR MAUNISH T PATHAK
2843	SA/121/2016	09/08/2016	RASHULBHAI SHAIKH-DECD.,HASHINABIBI GULAMHUSSAIN SHAIKH,KADARBHAI RASHULBHAI SHAIKH,JAMILABIBI MOHMAD HUSSAIN MALEK,JUBEDABIBI ISHMAIL MALEK,RASHIDABIBI RASHULBHAI SHAIKH	MR MEHUL S SHAH	RAMZANKHAN HAJIKHAN PATHAN,	MR PREMAL S RACHH
2844	SA/122/2016	08/01/2016	PARMAR BIJALBHAI FULABHAI BIN DHULABHAI,PARMAR VAJESINH FULABHAI BIN DHULABHAI	MR MURALI N DEVNANI	PARMAR LADUBEN D/O KHATUBHAI CHUNIBHAI,PARMAR REVABEN	
2845	SA/124/2016	07/12/2016	ACHALAJI DOLAJI LUHAR,	MR NIRAV K PADHIYAR	SURESHBHAI MAFATLAL DOSHI,	
2846	SA/125/2016	23/11/2016	BHAILALBHAI DHANABHAI MAKWANA,	MR GC RAY	KESHAVBHAI BHIKHABHAI MAKWANA-DECD.,MANIBEN KESHAVBHAI MAKWANA,JASODA ALIAS JASHIBEN KESHAVBHAI MAKWANA,ANIL ALIAS KANUBHAI KESHAVBHAI MAKWANA,,MAHESH KESHAVBHAI MAKWANA,PRAVIN KESHAVBHAI MAKWANA	
2847	SA/127/2016	08/10/2016	DECD. KANTIBHAI GOVINDBHAI PATEL,SAVITABEN WD/O L KANTIBHAI GOVINDBHAI PATEL,JITENDRABHAI KANTIBHAI PATEL,NIRANJANBHAI KANTIBHAI PATEL	(MR NIRAL R MEHTA)	DECD. YOGENDRAKUMAR GANPATRAV CHITODE,USHABEN WD/O YOGENDRA GANPATRAV CHITODE,ASISHKUMAR YOGENDRA CHITODE,RAKESHKUMAR YOGENDRA CHITODE,KAVITABEN YOGENDRA CHITODE	,DS AFF.NOT FILED (N)
2848	SA/128/2016	12/04/2017	HARESHBHAI DEVJIBHAI SOLANKI,	MR SATYEN B RAWAL	GEETABEN @ GAURIBEN GOVINDBHAI RATHOD,	MR AB GATESHANIYA
2849	SA/130/2016	20/09/2018	JYOTIKABEN CHAGANLAL AKHANI,	MR VIPUL A SHAH,HCLS COMMITTEE	BHUPENDRABHAI LAKHIRAMBHAI THAKKAR,	MR JM BAROT
2850	SA/132/2016	20/12/2016	HEIRS OF BHANGI DEVA CHHAAN,RAJU DEVA BHANGI	MR KJ VYAS	GUJARAT STATE,DEPUTY COLLECTOR SHRI,SADODAR GRAM PANCHAYAT THROUGH VRIJLAL THAKKARSHI	
2851	SA/133/2016	20/12/2016	HEIRS OF DECD. BHANGI NARAN HIRA,MANOJ NARAN BHANGI	MR KJ VYAS	STATE OF GUJARAT,DEPUTY COLLECTOR,SADODAR GRAM PANCHAYAT	
2852	SA/134/2016	22/06/2016	NARMADABEN DESHAR CHAUHAN,MERU DESHAR DHAMJI CHAUHAN	MR KAPIL K ACHARYA	GOSWAMI ANIRUDHLALJI DWARKESHLALJI,	
2853	SA/136/2016	24/09/2018	BHUPENDRABAHI RATILAL LUHAR,	MR DIVYESH SEJPAL	GENERAL MANAGER,THE REGIONAL MANAGER	(MR MB GANDHI),MR CHINMAY M GANDHI
2854	SA/137/2016	24/09/2018	CHANDULAL SHIVLAL CHAV,	MR DIVYESH SEJPAL	GENERAL MANAGER,REGIONAL MANAGER	(MR MB GANDHI),MR CHINMAY M GANDHI
2855	SA/138/2016	24/09/2018	VINODRAI THOBHALBHAI METALIYA,	MR DIVYESH SEJPAL	GENERAL MANAGER,REGIONAL MANAGER	(MR MB GANDHI),MR CHINMAY M GANDHI
2856	SA/152/2016	07/12/2016	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	VIPENDRABHAI VALLBHJI JOSHI,	
2857	SA/159/2016	10/04/2019	SANDIPBHAI RASIKLAL BHATT,	MR SATYEN B RAWAL	DEEPIKABEN VINITBHAI SHAH,	MR TEJAS D SHUKLA
2858	SA/161/2016	17/11/2016	BAKALI FATMABAI WD/O BAKALI AMAD JUSHAB THROUGH LEGAL HEIRS &,RAHEMATBEN ISMILE HASAN SUMRA,MARIYAMBEN HUSEN SAMA,ABDULGANI AMAD SAMA,MAMAD AMAD SAMA,	,MR KIRTIDEV R DAVE	DHVARKADHISHAJI MANDIR JAGIR TRUST,	MR BY MANKAD

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2859	SA/164/2016	28/06/2017	BRAHMBHATT AMBALAL PRABHUDAS,INDRAVADAN AMBALAL BRAHMBHATT,VIRENDRABAI AMBALAL BRAHMBHATT,PRAFULCHANDRA AMBALAL BRAHMBHATT,PRADIPBHAI AMBALAL BRAHMBHATT,MINAXIBEN AMBALAL BRAHMBHATT	MR MRUGEN K PUROHIT	SURAKSHA CO-OPERATIVE HOUSING SOCIETY LTD., THROU. PRESIDENT,PATEL KANIBHAI SHIVABHAI DECEASED THRO,PATEL RAJENDRAKUMAR KANJIBHAI,PATEL RUPALIKUMAR KANJIBHAI,PATEL RASHMIKABEN KANJIBHAI,PATEL DHARMITHABEN ARVINDKUMAR ISHWARBHAI,PATEL HARGOVANBHAI SHIVABHAI DECEASED THRO LEGAL HEIRS PATEL PARVATIBEN @	,MR. ARCHIT P JANI
2860	SA/165/2016	19/09/2018	MAGANBHAI GAGALBHAI PATANI (VAGHRI),	(MR MAHENDRA K PATEL)	VAGHRI AMRUTBHAI CHHAPANBHAI,	MR MP PRAJAPATI
2861	SA/166/2016	28/06/2017	BRAHMBHATT AMBALAL PRABHUDAS,INDRAVADAN AMBALAL BRAHMBHATT,VIRENDRABAI AMBALAL BRAHMBHATT,PRAFULCHANDRA AMBALAL BRAHMBHATT,PRADIPBHAI AMBALAL BRAHMBHATT,MINAXIBEN AMBALAL BRAHMBHATT	MR MRUGEN K PUROHIT	SURAKSHA CO-OPERATIVE HOUSING SOCIETY LTD., THROU. PRESIDENT,	MR. ARCHIT P JANI
2862	SA/174/2016	15/11/2016	MANUBHAI DAHYABHAI PRAJAPATI,	MR SP MAJMUDAR,MR. HJ KARATHIYA	L.H. OF DECD. NARSINHBHAI DAHYABHAI PRAJAPATI,KAMALKUMAR @ RAJESHBHAI NARSINHBHAI PRAJAPATI,JIGARKUMAR NARSINHBHAI PRAJAPATI,VITTHALBHAI DAHYABHAI PRAJAPATI,RAMANBHAI DAHYABHAI PRAJAPATI,SHANTABEN WD/O DAHYABHAI SHANABHAI PRAJAPATI-DECD.	
2863	SA/175/2016	05/02/2017	PASCHIM GUJARAT VIJ CO. LTD,EXECUTIVE ENGINEER	MR SP HASURKAR	HEIRS OF CHANDRAIKABEN HARPALSINH,VANDANABEN HARPALSINH AHIR,AJAY HARPALSINH AHIR	OM PRAKASH H UPADHYAY
2864	SA/177/2016	25/01/2017	CHHOTABHAI RAJABHAI PARMAR,PASABHAI RAJABHAI PARMAR	(MR NIKHIL S KARIEL)	KANTIBHAI RAMABHAI PARMAR,KANUBHAI RAMABHAI PARMAR	,MS ANSUYA K MAKWANA
2865	SA/182/2016	23/03/2017	SAMUALBHAI KHODABHAI CHRISTIAN,	MS SEJAL V SUTARIA	MAHENDRABHAI KANJIBHAI KATARA,	BHARGAV KARIA & ASSO
2866	SA/184/2016	08/09/2016	ASHWINIKUMAR PURANSINGH BALI-DECD.,POONAMBEN ASHWINKUMAR BALI,VIJENDRA ASHWINIKUMAR BALI,BHUPENDRA ASHWINIKUMAR BALI,MINOR HARLIN ASHWINIKUMAR BALI (NOW MAJOR)	MR NIRAV C THAKKAR	SURESH DATTATRAI GADGIL -DECD.,MILIND SURESHBHAI GADGIL,RATNAKAR SURESKBHAI GADGIL,CHIGI SURESHBHAI GADGIL	
2867	SA/188/2016	20/04/2017	HEIRS OF DECD. RASIKLAL GAURISHANKAR JANI,RASILABEN RASIKLAL JANI,MAHENDRA RASIKLAL JANI	(MR. RR CHAUDHARY)	PREMILABEN GAURISHANKAR JANI,NIRMALABEN LABHSHANKAR TRIPATHI-DECD. THROUGH LEGAL HEIRS,RAJUBHAI LABHSHANKAR TRIPATHI,ANILABEN BHARAT PANDYA,NITABEN RAJUBHAI BHATT,JAYANTABEN HARSHADRAY PANDYA-DECD. THROUGH LEGAL HEIRS,,HARSHADRAY MOHANLAL PANDYA,RAJESH HARSHADRAY PANDYA,JAYSHRI MANOJ TRIPATHI	
2868	SA/189/2016	08/09/2016	BHANUBHAI CHUNILAL PATEL,	MR. HJ KARATHIYA	DASHRATHBHAI RATILAL BRAHMBHATT,	
2869	SA/191/2016	14/12/2019	HIRABHAI DAHYABHAI SHYARA,	MR PREMAL S RACHH	LIFE INSURANCE CORPORATION OF INDIA,LIFE INSURANCE CORPORATION OF INDIA,LIFE INSURANCE CORPORATION OF INDIA	(MR MAULIK J SHELAT)
2870	SA/192/2016	27/03/2017	ALPABEN HITESHBHAI JOSHI D/O MANISHANKER MADHAVJIBHAI TERAIYA,	MR KALPESH N SHASTRI	HITESHBHAI PRAHLADBHAI JOSHI,	MR SANDEEP R LIMBANI
2871	SA/193/2016	31/01/2017	POONAMBHAI SHANABHAI VALAND-DECD.,MANJULABEN WD/O POONAMBHAI VALALND,HASMUKHBHAI S/O POONAMBHAI VALAND,JITENDRAKUMAR S/O POONAMBHAI VALAND,SAVITABEN WD/O BALDEVBHAI SHANABHAI VALAND,JAGDISHBHAI BALDEVBHAI VALAND,VINODBHAI BALDEVBHAI VALAND,HARESHBHAI BALDEVBHAI VALAND	HL PATEL ADVOCATES	HASMUKHBHAI BACHUBHAI PARSANA,JYOTSHNABEN BHARATBHAI PATEL	NOTICE SERVED BY DS,MS TRUSHA K PATEL
2872	SA/195/2016	04/10/2017	VINODBAHI MANILAL VORA,	MR SP MAJMUDAR	PARTNER OF DISSOLVED PARTNERSHIP FIRM VINAY CERAMIC,MANAGING DIRECTOR	MR BHUNESH C RUPERA,MR AMARNATH G ARYA

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2873	SA/198/2016	08/12/2016	MANJIBHAI AMBABHAI,RAJABHAI AMBABHAI,HIRABHAI AMBABHAI	(MR NIRAL R MEHTA)	BHALABHAI HIRABHAI DHODAKIYA,	
2874	SA/201/2016	24/01/2017	HEIRS OF LAXMIDAS DAMODAR UDESHI,DR HARSHAD LAXMIDAS UDESHI,RASHMI SURESH ADANI,KUSUM B BHATIYA,RAKSHA ARVIND UDESHI,RUPAK LAXMIDAS UDESHI,HITESH LAXMIDAS UDESHI	MR MEHUL SHARAD SHAH	ABDUL RAZAK OSMANKHAN,	MR.MINHAJ M SHAIKH
2875	SA/202/2016	10/06/2016	HEIRS OF DECD. RAVJIBHAI NATHABHAI PATEL,BHADRESHBHAI RAVJIBHAI PATEL	MR MEHUL S SHAH,JENIL M SHAH	HEIRS OF DECD AMRUTBHAI PUNJABHAI PATEL,SURESHBHAI AMRUTBHAI PATEL,MANIBHAI AMRUTBHAI PATEL,DHIRUBHAI AMRUTBHAI PATEL,RAMESHBHAI AMRUTBHAI PATEL,SHUSHILABEN AMRUTBHAI PATEL,SHANTABEN AMRUTBHAI PATEL,KANJIBHAI PUNJABHAI,SPECIAL RECOVERY OFFICER,G S SHIRSHALE	,MR JV JAPEE
2876	SA/203/2016	01/09/2017	BHAMBHI AMBABEN D/O HIRABHAI MOTIBHAI,	MR DAIFRAZ HAVEWALLA	POWER OF ATTORNEY OF JASHODABEN VITTHALBHAI PATEL,PATEL BHAGUBHAI TRIKAMDAS,KANTIBHAI KODARBHAI PATEL,KANKNOL GRAM PACHAYAT	,MR ASIM J PANDYA
2877	SA/205/2016	16/01/2017	RAMESHBHAI HARGOVANDAS MODI - DECD.,MADHUBEN RAMESHBHAI MODI,RUPESHBHAI RAMESHBHAI MODI,BEBABEN RAMESHBHAI MODI,AMITKUMAR RAMESHBHAI MODI,DIPAKBHAI BABULAL MODI,NATHUBHAI MAHADEVBHAI CHAUDHRY,VALJIBHAI KESHARBHAI CHAUDHARY,DASHRATHBHAI MAFATLAL BAROT,JAYANTIBHAI CHANDULAL HARDE (DECD.),PARESHKUMAR RAMANLAL HARDE,VISABHAI MAGANBHAI PRAJAPATI,CHADANSINH ABHUJI THAKOR-DECD.,CHANDANBEN WD/O CHANDANSINH ABHUJI THAKOR,BHARATBHAI BALDEVBHAI DHOBHI,SHANTIBHAI CHATURBHAI PRAJAPATI,CHANDRAKANT PRANSUKHLAL NAYAK	(MR NIKHIL S KARIEL)	MEHSANA MUNICIPALITY,STATE OF GUJARAT	,MR MEHUL SHARAD SHAH
2878	SA/210/2016	27/09/2016	MANIBEN KANDHABHAI KARGATIA,DHIRENDRAKUMAR KANDHABHAI KARGATIA,MANISHKUMAR KANDHABHAI KARGATIA,LABHUBEN @ ASHABEN KANDHABHAI KARGATIA	MR AR THACKER	DHOBI LAXMANBHAI VALJI PARMAR,	
2879	SA/214/2016	12/07/2016	SHANABHAI MATHURBHAI TALPADA-VAGHARI (DIED),HIRABHAI SHANABHAI TALPADA-VAGHARI,SHAMALBHAI SHANABHAI TALPADA-VAGHARI,VINUBHAI SHANABHAI TALPADA-VAHGARI,JAYANTIBHAI SHANABHAI TALPADA-VAGHARI(DIED),NAGARBHAI SHANABHAI-DECD. THROUGH LEGAL HEIRS,,PUNIBEN WD/O NAGARBHAI SHANABHAI,KIRANBHAI NAGARBHAI,SURESHBHAI S/O NAGARBHAI SHANABHAI,GITABEN D/O NAGARBHAI SHANABHAI	MR NK MAJMUDAR	BABARBHAI JETHABHAI TALPADA,BHOGILAL BABARBHAI TALPADA (DIED),BACHUBHAI BABRBHAI TALPADA (DIED),MANHARBHAI BABARBHAI TALPADA,GANPATBHAI BABARBHAI TALPADA,DINESHBHAI BABARBHAI TALPADA(DIED),LAKSHMIBEN BABARBHAI TALPADA,GUNVANTBHAI HARJIVANDAS KAPADIA,NALINIBEN WD/O GUNVANTBHAI HARJIVANDAS KAPADIA,MIHIRBHAI GUNVANTBHAI KAPADIA,KRUNALBHAI GUNVANTBHAI KAPADIA,DINESHBHAI HARSHADBHAI PATEL,DESAIBHAI BABUBHAI AMARABHAI VAGHARI(DELETED)	
2880	SA/215/2016	27/06/2018	PATEL CHATURBHAI GHELABHAI,	MR RAKESH B SHARMA	PATEL MANUBHAI GHELABHAI-DECD.,SUNILKUMAR MANUBHAI PATEL,SURESHKUMAR MANUBHAI PATEL,SANGITABEN MANUBHAI PATEL,MANISHABEN MANUBHAI PATEL	

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2881	SA/217/2016	25/11/2016	AAHER NARAN NAJA BHOLA,AAHER PARBAT NAJA BHOLA,AAHER KARSHAN NAJA BHOLA,AAHER JADAV NAJA BHOLA,AAHER BACHU NAJA BHOLA,AAHER VIRA NAJA BHOLA,AAHER RAJSHI NAJA BHOLA,AAHER MANU @ ARJAN NAJA BHOLA	MR VIJAY H NANGESH	AAHER KALA BHAGVAN BHOLA,	MR HITESH S PADHYA
2882	SA/218/2016	23/09/2016	LEGAL HEIRS OF RAMNIKLAL MULSHANKAR SHETH,	SUREN B PATEL	LEGAL HEIRS OF MANILAL HARILAL KOTAK,USHA PAPER MART,HARISH RAMNILAL SHETH	,MR MEHUL S SHAH
2883	SA/219/2016	24/04/2017	DALWADI ARJANBHAI JAHABHAI,DALWADI THRIBHUVANBHAI JAHABHAI	MR.HEMANG H PARIKH,MR RASESH H PARIKH	KOLI UKABHAI CHAGANBHAI -DECD.,KOLI RUKHIBEN UKABHAI,KOLI BABUBHAI UKABHAI (AMENDED AS PER COURT ORDER DT 16/09/16),KOLI DILIPBHAI UKABHAI,KOLI HIRABHAI UKABHAI,KOLI SAVJIBHAI UKABHAI,KOLI MUKESHBHAI UKABHAI,DHOBHI HABIBBHAI MURADBHAI (DELETED),JHALA MAYURSINH SAJJANSINH,GHARODIA LALITKUMAR MANJIBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,JENIL M SHAH
2884	SA/221/2016	25/07/2017	HIMATBHAI KAHALABHAI,	MR KIRTIDEV R DAVE	VAGHELA HASMUKHBHAI RAMJIBHAI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI
2885	SA/227/2016	31/07/2018	PATEL ASHOKBHAI PRAHLADBHAI,	MR MEHUL SHARAD SHAH	MANGUBEN WD/O MANILAL NARSINHDAS,PATEL KANUBHAI AMBALAL,PATEL DINESHBHAI AMBALAL,PATEL VISHNUBHAI AMBALAL,PATEL CHANDRIKABEN AMBALAL,PATEL MIRATNEM WD/O AMBALAL NARSINHDAS,PATEL MANJULABEN AMBALAL	MR. HARIVADAN MISHRA,DEV D PATEL
2886	SA/238/2016	23/08/2017	SHIKARI BHEMABHAI MATHURBHAI -DECD.,SHIKARI RAMANBHAI BHEMABHAI,SHISKARI PRAVINBHAI BHEMABHAI,SHIKARI JASVANTBHAI BHEMABHAI,MANSURIBEN WD/O BHEMABHAI MATHURBHAI,NANIBEN WD/O BHEMABHAI MATHURBHAI SHIKARI,REKHABEN D/O BHEMABHAI MATHURBHAI SHIKARI	MR.KARANSINH SOLANKI	CHAUHAN AMARSINH HEMABHAI,CHAUHAN MANIBEN D/O HEMABHAI,CHAUHAN CHANDANBEN D/O HEMABHAI,CHAUHAN SAVITABEN D/O HEMABHAI,CHAUHAN RATNABEN D/O HEMABHAI,CHAUHAN LEELABEN D/O HEMABHAI,CHAUHAN SURAJBEN D/O HEMABHAI	NOTICE SERVED,UNSERVED EXPIRED (N)
2887	SA/239/2016	05/02/2018	JAYANTIBAHI JASMATBHAI SAVLIYA,KANCHANBEN JASMATBHAI SAVLIYA,KIRANBEN JASMATBHAI SAVLIYA W/O BHARATBHAI POPATBHAI BHORNIYA,VIJYABEN JASMATBHAI SAVLIYA W/O KALPESHBHAI POPATBHAI SAVLIYA	MR SATYAM Y CHHAYA	JASMATBHABI UKABHAI SAVLIYA,CHANDRIKABEN JASMATBHAI SAVLIYA	MR YOGESHKUMAR A RATANPARA
2888	SA/242/2016	18/11/2016	LEGAL HEIRS OF LATE KASHIBEN VALJIBHAI W/O VALJIBHAI NANJIBHAI,MANUBHAI VALJIBHAI,LAXMANBHAI VALJIBHAI,BABUBHAI VALJIBHAI,VITTHALBHAI VALJIBHAI,NAVNITRAY VALJIBHAI,AMRUTBEN VALJIBHAI	MR NIKUNJ D BALAR	LEGAL HEIRS OF AMAARSANG SURSANG RAJPUT,BHUDARSANG AMARSANG,VIKRAMSANG AMARSANG,MADARSANG AMARSANG,PRATAPSANG AMARSANG,VANRAJSING AMARSANG,GAMBHIRSINH AMARSANG,SAJANBAA AMARSANG,PUTLIBA W/O AMARSANG	
2889	SA/246/2016	15/11/2016	LATE ALU ALAYA THROUGH LEGAL HEIRS,,RAMJU ISMAIL ALIAS ISA SODHA,LATIF ISMAIL ALIAS ISA SODHA,LATE JUMA ALU SODHA,JANBAI JUMA SODHA,MAMAD JUMA SODHA,FATMABAI JUMA SODHA,HANIFABAI JUMA SODHA	MR KIRTIDEV R DAVE	LEGAL HEIRS OF LATE ALU ALAYA LATE AMAD ALU SODHA,HALIMABAI HUSEN SODHA-DECD.,SARIFABAI HUSEN SODHA,AMAD HUSEN SODHA,LATE HARUN HUSEN SODHA THROUGH LEGAL HEIRS,LATE UMAR HUSEN SODHA THROUGH LEGAL HEIRS,,ABDUL HUSEN SODHA,SHERBANU HARUN SODHA-EXPIRED,ZARIYABAI HARUN SODHA,HABIB HARUN SODHA,MUSTAK HARUN SODHA,HAJI HARUN SODHA,SONBAI UMAR HUSEN SODHA,SAMIR UMAR HUSEN SODHA,SAHIL UMAR HUSEN SODHA	

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2890	SA/256/2016	17/03/2017	LEGAL HEIRS OF DECD. MAIYABHAI LADHABHAI CHIKANI,JENTILAL MOHANBHAI CHIKANI,MANSUKHLAL MOHANBHAI CHIKANI,JIVALAL MAHIDASBHAI CHIKANI DECD.,LALJIBHAI MAHIDASBHAI,GANGDAS MAHIDASBHAI CHIKANI,LADUBEN MAHIDASBHAI CHIKANI,KASTURBA JIVALAL CHIKANI (HEIRS OF JIVA LAL),DINESHBHAI JIVALAL CHIKANI (HEIRS OF JIVA LAL),RAMESHBHAI JIVALAL CHIKANI (HEIRS OF JIVA LAL),VITHALBHAI MAYABHAI CHIKANI	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI	PATEL MAVJIBHAI NARSHIBHAI,	
2891	SA/258/2016	18/10/2016	AMAD JAKHU KOLI-DECD. AND DELETED,KARA JAKHU KOLI,RAMJI JAKHU KOLI-DECD. AND DELETED,SHIVJI JAKHU KOLI	MR.HIREN M MODI	DHANBAI JAKHU KOLI,JININBAI JAKHU KOLI,RAMBAI JAKHU KOLI,HANSBAI JAKHU KOLI,ABHU BHURA KOLI,SAVA ABHU KOLI,SIDHU ABHU KOLI,HAMIR ABHU KOLI	
2892	SA/261/2016	24/03/2017	MANISHKUMAR AMRATLAL SHAH,	CHANDRESH N JANI	SURESHBHAI KASTURCHANDRA RUPERA,GOVINDBHAI VITTHALBHAI NANDIYANA,SURENDRANAGAR WADHWAN URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED,MR GAURANG H BHATT,MR Y J PATEL
2893	SA/268/2016	29/03/2017	DINIYAR ERACH NALLADARU,	MR. D E NALLADARU,MR. P K RAWAL	SURAT MUNICIPAL CORPORATION, THRU. MUNI. COMMISSIONER,SURAT MUNICIPAL CORPORATION,SURAT MUNICIPAL CORPORATION,VIRAF, ERACH, NALLADARU SAYEDPURA	MR HS MUNSHAW,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ
2894	SA/271/2016	03/08/2017	R L DHINGRA,	MR KUNJAL D PANDYA	ASHOK AVAS MAKERS PVT LIMITED,	
2895	SA/272/2016	15/11/2017	KARSHANBHAI KACHARABHAI BARAD,	MR DIPAL R RAVAIYA	PASCHIM GUJARAT VIJ COMPANY LTD,	NANAVATI & CO.
2896	SA/273/2016	03/07/2017	RAVJIBHAI VITHTHALBHAI TADVI,AMBALAL VITHTHALBAHI TADVI,GHANSHYAMBHAI VITHTHALBHAI TADVI	MR MANOJ SHRIMALI	SABARMATI ASHRAM GAUSHALA TRUST,	MR JIGAR M PATEL
2897	SA/274/2016	25/01/2018	ASHOKBHAI RUPABHAI KALASVA,KHATUBHAI RUPABHAI KALASVA	(MR NIRAL R MEHTA)	ASARI BACHUBEN D/O PUNJABHAI NATHABHAI,	MR RAJENDRA PATEL
2898	SA/279/2016	18/01/2017	MOHMMADBHAI ABDULBHAI MISTRY,	JENIL M SHAH	ISMAILBHAI IBRAHIMBHAI MANSURI,	MR YM THAKKAR
2899	SA/281/2016	12/01/2016	CORPORATION BANK,	MR BHARAT JANI	KANTABEN W/O RATANSHI LALJI VELANI,MISS ARZOO D/O KANTILAL RATANSHI PATEL,MISS JUGNU D/O KANTILAL RATANSHI PATEL,LIFE INSURANCE CORPORATION OF INDIA	,MR DAXESH T DAVE,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2900	SA/290/2016	27/06/2017	MER KARABBHAI GANGABHAI,	MR JM BAROT	VALIBEN GHELABHAI VADAR,PRATAPBHAI GHELABHAI VADAR,DEVABHAI GHELABHAI VADAR,VIRAMBHAI GHELABHAI VADAR,NATHIBEN GHELABHAI VADAR	
2901	SA/291/2016	02/03/2017	PARVATIBEN GOPALBHAI LAAD,VIJUBEN RAAMJIBHAI LAAD,BHANUBEN MAGANBHAI LAAD	MR. JARJEESKHAN	PRANJIVANBHAI MOTIRAAM BHAAR,RAJESHBAHI PRANJIVANBAHI BHAGAR,NIRMALABEN PRAJIVANBAHI BHAGAT,SOHAN PRANJIVANBHAI BHAGAT,PRITIBEN PRANJIVANBAHI BHAGAT,ALPABEN RAJESHBHAI BHAGAT,DIPABEN SOHANBHAI BHAGAT,BINABEN PRANJIVANBHAI BHAGAT	
2902	SA/292/2016	15/06/2017	BALWANTRAI CHOTALAL VORA,	MR. VISHAL P THAKKER	BHANUMATIBEN CHUNILAL VORA-DECD.,CHANDULAL CHHOTALAL VORA,BHUPAT CHHOTALAL VORA-DECD.,KALAVATIBEN BHUPATRAY VORA,PRAFUL BHUPATRAY VORA,HARSHADRAY CHHOTALAL VORA,SHASHIKANT CHHOTALAL VORA,CENTRAL BANK OF INDIA	
2903	SA/293/2016	15/06/2017	PRATIKSHA NAVINCHANDRA RANA,	MR SS BELSARE	BHARUCH NAGAR PALIKA,VINOD PARSHOTTAMDAS PATEL	
2904	SA/294/2016	12/10/2018	PANCHAL RASIKLAL CHELARAM,	MR PRAVIN P PANCHAL	SHAH HASMUKHBHAI RAMCHANDBHAI,RASIKLAL POPATLAL	
2905	SA/296/2016	20/01/2017	SUDHIRBHAI UTTAMCHAND SHAH,	MR PY DIVYESHVAR	PRESIDENT, GANDHI SMRUTI TRUST (LIBRARY),SECRETARY, GANDHI SMRUTI TRUST (LIBRARY),ADMINISTRATOR, GANDHI SMRUTI TRUST (LIBRARY)	MR. KULDEEP D VAIDYA

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2906	SA/297/2016	19/07/2019	DEVYANIBEN JAYA NTILAL SORATHIYA,NIHARIKA JAYANTILAL SORATHIYA	MR AMAR D MITHANI	RANJABEN DHIMANTLAL SORATHIYA,NIRAJKUMAR DHIMANTLAL SORATHIYA	MR. ABHISHEK A JOSHI
2907	SA/299/2016	18/01/2017	SHERUSHA ALIAS MAHAMMADSHA DIWAN,	MR NK MAJMUDAR	DIWAN JAHURASHA FAKRUSHA,DIWAN SIKANDARSHA FAKRUSHA	
2908	SA/303/2016	17/02/2017	HEIRS AND LRS. DECED. NANUBHAI JIVABHAI BHARWAD AND NANIBEN NANUBHAI BHARWAD,GABHRUBHAI NANUBHAI BHARWAD,JALA NANUBHAI BHARWAD,HANUBHAI NANUBHAI BHARWAD,VAJEKAN NANUBHAI BHARWAD	MR LALJI R MOKARIA	VADODARA CAMP HINDU MAHAJAN MANDAL TRUST TRO' ITS TRUSTEE,JASHBHAI KARWANDAS PARIKH,NATWARLAL KASTURBHAI SONI,ATULKUMAR HARSHADBHAI MEHTA,MADHUSUDAN JIWANLAL SHAH,SURENBHAI CHIMANLAL CHOKSI,BHASKARBHAI DAHYABHAI PATEL,BACHUBHAI MANILAL,KANTILAL D JOSHI,SAKARLAL KESHAVLAL BHATT,AMAR FATESINH RATHOD,RAMLAL MATHURBHAI PARDESI,ATMARAM GORDHANDAS THAKKAR,DIPAK BANSILAL MODI,VINAYAKANT JASWANTLAL PARIKH,KAMLESHKUMAR MULSHANKAR PANDYA,GABHRUBHAI NANUBHAI BHARWAD	,MR MANAV A MEHTA
2909	SA/304/2016	20/01/2017	NATHUBHA ABHESANG JADEJA,	MR PREMAL S RACHH	KALPANABA JAGUBHA JADEJA,	
2910	SA/306/2016	09/07/2017	LEGAL HERIS FO DEC. KAMLABEN SURINBHAI,DILUBHAI DADHABHAI VALA,BICHHUBHAI DADHBHAI VALA,VANDANABEN PRATABHBHAI VALA	MR.KISHORE PRAJAPATI	GOMTIBEN KARSHANBHAI,LELGAL HEIRS OF DECD. RANIBEN RANCHHODBHAI,GORDHANBHAI RANCHHODBGHAI,VALLABHBHAI RANCHHODBHAI,PUNABHAI RANCHHODBHAI,LEGAL HEIRS OF DECD.SAVJIBHAI RANCHHODBHAI,LEGAL HEIRS OF DECD.KANJIBHAI RANCHHODBHAI,SHANTABEN RANCHHODBHAI,BAGHIBEN RANCHHODBHAI,DIWALIBEN SAVJIBEN,VINUBHAI KANJIBHAI,MAHESHBHAI KANJIBHAI,MUKTABEN KANJIBHAI,LEGAL HEIRS OF DECD.PATEL DHOLIBEN POPATBHAI,LEGAL HERIS OF DECD.MOHANBHAI POPATBHAI,DEVJIBHAI POPATBHAI,LALJIBHAI POPATBHAI,KASHIBEN POPATBHAI,KESHARBEN MOHANBHAI	MR PATHIK M ACHARYA
2911	SA/307/2016	29/06/2017	PITHAD HIRALAL JERAM,	MR AR THACKER	STATE OF GUJARAT,THE COLLECTOR KUTCH,DEPUTY COLLECTOR AND SUB DIVISIONAL MAGISTRATE,,CHIEF OFFICER, BHUJ NAGARPALIKA,,DISTRICT SUPDT. OF POLICE KUTCH,ARJAN GANGJI PINDORIA	
2912	SA/308/2016	27/02/2017	WESTERN RAILWAY,	MR SIRAJ R GORI	KANJI VISHRAM PATEL,UNION OF INDIA	,JIGAR J PATEL
2913	SA/309/2016	19/04/2017	TRAVANCORE ERECTORS,	MR NILESH M SHAH	GUJARAT ELECTRICITY BOARD,	
2914	SA/314/2016	16/12/2016	JUMA RANMAL HINGROJA,	MR SAVAN N PANDYA	THE SINDHU RE-SETTLEMENT CORPORATION LIMITED,	
2915	SA/315/2016	16/12/2016	SUMARA LATIF HINGOJA,RUKSANA W/O SUMARA HINGORJA	MR SAVAN N PANDYA	THE SINDHU RE- SETTLEMENT CORPORATION LIMITED,	
2916	SA/316/2016	06/07/2017	MANISHABEN PANKAJBHAI GUPTA,SHASHIKANT NATVARLAL VAGHELA,AJAYKUMAR CHIRANJILAL GUPTA,PRADIPKUMAR PREMSHANKAR GUPTA	MR SP MAJMUDAR,MR SHAKTI S JADEJA	TRUSTEE OF SHREE PALANPUR HINDU SAMAJ TRUST,DR. UMAKANT PARSHOTTAMDAS PANDYA,TARUNBHAI MANILAL JOSHI,PRAKASHKUMAR AMRATLAL GANDHI,SHAILESHKUMAR CHANDULAL JOSHI,MANISHKUMAR KACHRABHAI JOSHI,ANILBHAI CHIMANLAL MEWADA,YASHWANTBHAI LEKHRAJBHAI BACHANI,JAYNTIBHAI MAGANBHAI BAROT,DHARMENDRAKUMAR MOHANLAL SONGARA,SANJAYBHAI JAGDISHBHAI KHANDELVAL,DEEPAKKUMAR KHEMCHANDBHAI PUROHIT,DEVENDRAKUMAR HIRALAL RAVAL,CHIEF OFFICER	,MR VIPUL S MODI
2917	SA/318/2016	01/12/2017	PARSOTTAMBHAI LALJIBHAI BHUT,	MR RATILAL V SAKARIA	PARVATIBEN LALJIBHAI BHUT,	
2918	SA/320/2016	03/06/2019	NAVINBHAI BHIKHABHAI SHAH,	MR AJAY L PANDAV	KAUSHIKBHAI KALIDAS PANCHOLI,	MR. AJAY B VAKIL
2919	SA/321/2016	19/12/2016	KIRAN NARANJIBHAI PATEL,	MR DHAVAL D VYAS	HARISH DHIRAJLAL PATEL,NANUBHAI KESHAVBHAI PATEL	,MR AJ YAGNIK
2920	SA/322/2016	19/12/2016	NANUBHAI KESHAVBHAI PATEL,	MR DEEP D VYAS	HARISH DHIRAJLAL PATEL,KIRAN NARANJIBHAI PATEL	,MR AJ YAGNIK

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2921	SA/330/2016	24/03/2017	ARUNCHANDRA RATILAL BISCUITWALA,	RC JANI & ASSOCIATE	KANTILAL RATILAL BISCUITWALA,PRAVINCHANDRA RATILAL BISCUITWALA,LATE - SHASHIKANT RATILAL BISCUITWALA,MANJULABEN W/O. LATE SHASHIKANT RATILAL BISCUITWALA,MANISH SHASHIKANT BISCUITWALA,ANILA MUKESHBHAI GHAYAL,BEENA ALIAS SANDHYA ANILBHAI SOPARIWALA,MANJULABEN SHASHIKANT BISCUITWALA,KUSUMBEN KANTILAL BISCUITWALA,CHAMPABEN PRAVINCHANDA BISCUITWALA,SARLABEN ARUNCHANDRA BISCUITWALA,RAKESHKUMAR KANTILAL BISCUITWALA	
2922	SA/1/2017	31/01/2017	LEGAL HEIRS OF MANILAL AMBARAM PATEL,RANIBEN WD/O PATEL MANILAL AMBALAL,YASHWANT MANILAL PATEL,HIRENKUMAR MANILAL PATEL,BHARTIBEN MANILAL PATEL,RITABEN MANILAL PATEL,JAYANTILAL NARAYANDAS PATEL,MAHIPATBHAI NARAYANDAS PATEL,RAVINDRABHAI NARAYANDAS PATEL,ARVINDBHAI NARAYANDAS PATEL	JENIL M SHAH	LEGAL HEIRS OF PATEL MADHAVLAL KANKARAM,PATEL RAJESHKUMAR MADHAVLAL,PATEL RAJNIKANT MADHAVLAL,PATEL HASUMATIBEN D/O PATEL MADHAVLAL KANKARAM,KAPILABEN D/O MADHAVLAL KANKARAM PATEL,PREMILABEN D/O PATEL MADHAVLAL KANKARAM,MANJULABEN D./O PATEL MADHAVLAL KANKARAM,ALKABEN D/O PATEL MADHAVLAL KANKARAM,SHARDABEN WD/O RAJNIKANT MADHAVLAL PATEL,PATEL BHARATKUMAR RAJNIKANT,PATEL VIPUL RAJNIKANT,PATEL HANSABEN RAJNIKANT,PATEL SONALBEN RAJNIKANT	
2923	SA/7/2017	27/01/2017	UTTAR GUJARAT VIJ COMPANY LTD,UTTAR GUJARAT VIJ COMPANY LTD	MR DIPAK R DAVE	THAKOR CHAMANJI RAVAJI,THAKOR ASHOKJI CHAMANJI,THAKOR VINAJI CHAMANJI,THAKOR ASHABEN CHAMANJI	
2924	SA/19/2017	28/03/2017	NAGINBHAI SHAMBHUBHAI PATEL,	MR SANDIP M PATEL	RAJUBHAI RASHIKCHANDRA DALWADI,SANDIPBHAI BADRINATH BHATT,GATUBHAI SHIVABHAI PATEL	
2925	SA/20/2017	21/02/2017	HINDU UNDIVIDED FAMILY OF DECD. HARGOVANDAS MADHAVLAL PATEL,	MR ARPIT P PATEL	PATEL BHGABHAI RAMDAS,	
2926	SA/22/2017	18/06/2018	JHAVERBEN SHAMGAR ALIAS VELGAR GUNSAI,MAHESHGAR SHAMGAR ALIAS VELGAR GUNSAI,DHIRAJGAR SHAMGAR ALIAS VELGAR GUNSAI,PREMILABEN SHAMGAR ALIAS VELGAR GUNSAI	SANJIVKUMAR T PATEL	VELBAI RAVJI BHUDIYA,JITENDRA MANEKLAL THAKKER,KARUNABEN KEYUL DAVDA,PRAVINABEN HARISH DAVDA,SHITAL MAHENDRABHAI BHANUSHALI	MR VISHAL C MEHTA
2927	SA/23/2017	26/07/2017	GORDHANBHAI TRIBHOVANBHAI SOALNKI,	MR SP MAJMUDAR	LEGAL HEIRS OF LATE SUNDARLAL HARILAL CHHADARWALA,HEMLATBEN SUNDARLAL CHHADARWALA,LEGAL HEIRS OF DECD. PARESHKUMAR SUNDARLAL CHHADARWALA,DILIPKUMAR SUNDARLAL CHHADARWALA,ALKESHKUMAR SUNDARLAL CHHADARWALA,RAKSHABEN PARESHKUMAR CHHADARWALA,RICHABEN PARESHKUMAR CHHADARWALA	,NOTICE SERVED,MR MM SAIYED
2928	SA/26/2017	06/06/2017	ABHESIBHAI KALSINGBHAI BARIA,VAJESING KALSINGBHAI BARIA,SHANABHAI KALSINGBHAI BARIA,MANIBEN WD/O KALSINGBHAI BARIA	MR NV GANDHI,MR VIRENDRA R PATEL	BHARABHAI DEVSINGBHAI KOLI,	MR MA KHARADI
2929	SA/30/2017	04/12/2017	M/S VARUN INVESTMENT,	MR. KULDEEP D VAIDYA	DIGANTBHAI PUSHPAKBHAI VORA,	MR DAXAY D PATEL
2930	SA/32/2017	17/04/2017	UTTAR GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	PATEL OIL MILL JINNING FACTORY,	
2931	SA/37/2017	07/12/2019	THE DISTRICT TREASURY OFFICER,THE DIRECTOR HEALTH SERVICES,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF MUNSIDHAR M AHIR,GODAVARIBEN MUNSIDHAR AHIR,MAHENDRASINH MUNSIDHAR AHIR,VIJAYSINH MUNSIDHAR AHIR,SUMITRABEN MUNSIDHAR AHIR	,MR DJ BHATT
2932	SA/38/2017	13/12/2017	MANJUBEN NATVARLAL KAHAR,	MR DHRUV K DAVE	SUMANBEN BHIKHABHAI KAHAR,	MR MOHSIN M HAKIM
2933	SA/39/2017	17/04/2017	UTTAR GUJARAT VIJ COMPANY LTD,	NANAVATI & CO.	KAILASH ICE FACTORY,LALARAM MANGTURAM PANDIT,MAHADEVPRASAD LALARAM PANDIT,KAILASH LALARAM PANDIT,SANKARLAL LALARAM PANDIT	

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2934	SA/40/2017	03/01/2017	DEVAYBEN VIRABHAI RABARI,DEVABHAI VIRABHAI RABARI,KISHORBHAI VIRABHAI RABARI,BHAVANBHAI VIRABHAI RABARI	MR VIJAY H NANGESH	STATE OF GUJARAT,MAMLTADAR, MAGROL,SHEEL GRAM PANCHAYAT	
2935	SA/42/2017	19/12/2017	BAVA DINESHBHARTHI KARSANBHARTHI,BAVA JAGABHARTHI MANABHARTHI	MR RJ GOSWAMI	BAVA BHIKABHARTHI MANABHARTHI,	MR KRUNAL D PANDYA
2936	SA/43/2017	11/07/2017	RAMESHBHAI JAKSHIBHAI ROJASARA,	A R SHAH	PASCHIM GUJARAT VIJ CO LTD,	MR PREMAL R JOSHI
2937	SA/49/2017	26/03/2019	BAI SUMITRA WD/O PATEL SHANTILAL HARIBHAI,HASMUKHBHAI SHANTILAL PATEL,RAJUBHAI SHANTILAL PATEL	VIRAL K SHAH	HEIRS OF DECEEASED AMBALAL ISHWARBHAI PATEL,HASMUKHBHAI AMBALAL PATEL,ARVINDBHAI AMBALAL PATEL,INDUBHAI AMBALAL PATEL,CHIMANBHAI AMBALAL PATEL,PRAVINBHAI AMBALAL PATEL,HARSHADBHAI AMBALAL PATEL,MRUDULABEN AMBALAL PATEL,SUSHILABEN AMBALAL PATEL,NAYNABEN AMBALAL PATEL,SADGUNABEN AMBALAL PATEL,HEIRS OF DECEASED ANTORBHAI VISHRAMBHAI OD.,SONALBEN WD/O ATORBHAI KHUMANBHAI,VITTHALBHAI ANTORBHAI OD,KARSHANBHAI ANTORBHAI OD,RANCHHODBHAI ANTORBHAI OD,SURESHBHAI ANTORBHAI OD	,NOTICE SERVED,DS AFF.NOT FILED (N),DECEASED LITIGANT,MR MOHMEDSAIF HAKIM
2938	SA/51/2017	10/06/2017	BHUJ MUNICIPALITY,	MR BY MANKAD	THAKKAR RAVILAL BHAGVANJI,	
2939	SA/53/2017	26/07/2018	SHANABHAI MANGALABHAI PATEL,	MR HARSHAD K PATEL	BHAGWANBHAI REVABHAI PATEL (ABATE),UMESHBHAI BHAGWANBHAI PATEL,HARKHABEN MANGALABHAI PATEL (ABATE),SHARDABEN MANGALABHAI PATEL,SUMANBEN MANGALABHAI PATEL,SOMABHAI MANGALABHAI PATEL	,MR DEVARSHI C SHAH
2940	SA/56/2017	05/04/2017	HEIRS AND L R OF DECD. GANCHI SIDDIK MAHAMMAD SODHA,ABDUL SIDDIK SODHA,SATTAR SIDDIK SODHA,HUSSAIN SIDDIK SODHA,IBRAHIM SIDDIK SODHA	MR. ZALAK B PIPALIA	BAI HALIMA IBRAHIM PADAYA,BAI BAI MARIYAM MAHAMMAD,BAI AMINA MAHAMMAD,GHANCHI MUSA MAHAMMAD SODHA,GHANCHI AHMAD MAHAMMAD SODHA,GHANCHI HASAM MAHAMMAD SODHA,GHANCHI JAMAL MAHAMMAD SODHA	NOTICE SERVED BY DS,MR Y J PATEL
2941	SA/62/2017	06/12/2017	UTTAR GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR	SOVEREING INDUSTRIES,	MR BR PARIKH,(MRS REKHA B PARIKH)
2942	SA/63/2017	06/12/2017	UTTAR GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR	SOVEREIGN INDUSTIRES,	MR BR PARIKH,(MRS REKHA B PARIKH)
2943	SA/64/2017	07/09/2019	YUSUFALI GULAMALI LIMDIWALA,HASINABEN GULAMALI LIMDIWALA	MR HEMANT MAKWANA	ABDULHUSSEN GULAMALI LIMDIWALA,SABBARIBHAI AKBARBHAI DARUWALA,ALIHUSEN AKBARALI DARUWALA	,MR KV SHELAT
2944	SA/65/2017	24/04/2017	BINDUBEN VIKRAMBHAI KAPADIYA,	MR MAUNISH T PATHAK	MODERN TRADING COMPANY,MINA TARUN TRALSAWALA,SHILA ALIAS CHHAYA CHAMPAKLAL TRALSAWALA,MAYA CHAMPAKLAL TRALSAWALA,ALPA CHAMPAKLAL TRALSAWALA	DELETED,MR MM SAIYED
2945	SA/68/2017	04/10/2017	KISHANBHAI HARIBHAI CHUDASAMA,	MR BHUNESH C RUPERA	STATE OF GUJARAT,DEPUTY COLLECTOR	
2946	SA/71/2017	26/10/2018	VANKAR MANHARBHAI SHIVABHAI,	MR GM JOSHI	CHAVDA JIVANBHAI HARIBHAI,	MR IM PANDYA,NITINKUMAR V SAGAR
2947	SA/72/2017	04/06/2017	ARUNKUMAR ISUDAS DAS (KHIRITRI),	MS. KITTY S MEHTA	STATE OF GUJARAT,SUPERINTENDING ENGINEER SHREE,	
2948	SA/74/2017	19/06/2017	REGIONAL MANAGER,	MS. NIYATI K JUTHANI	SHANTILAL MOHANLAL PATEL,	
2949	SA/80/2017	19/01/2018	VINJALBEN CHANABHAI GUJARATI,	MR VISHAL B MEHTA	CHOTHIBEN NANJIBHAI GUJARATI (ABATED),NITABEN NANJIBHAI GUJARATI,GEETABEN NANJIBHAI GUJARATI,RAJUBEN CHANABHAI GUJARATI,KALIBEN CHANABHAI GUJARATI,BADHIBEN CHANABHAI GUJARATI-DECD. THROUGH NARSHIBHAI SHARDULBHAI	,MS SEJAL K MANDAVIA
2950	SA/81/2017	08/04/2017	YUSUF ASMAL ADAM PATEL BEING POA OF -,YUNUS ISMAIL NATHA,SIRAZ ISMAIL NATHA,SALIM ISMAIL NATHA,MAHEBUB ISMAIL NATHA,YASMIN ISMAIL NATHA	MR MA KHARADI	YUNUS ADAM NATHA,AMINUDDIN MHAMMAD ADAM NATHA,SALIM MUHAMMAD ADAM NATHA,AIYUB MUHAMMAD ADAM NATHA,SARIFABEN MUHAMMAD ADAM NATHA,MAHERUN MUHAMMAD ADAM NATHA	
2951	SA/90/2017	21/06/2018	SHIVLAL GHELABHAI VASAVA,SONJIBHAI GHELABHAI VASAVA	MR KARTIK I SONI	KARSANBHAI GHELABHAI VASAVA,	MR APURVA R KAPADIA

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2952	SA/95/2017	06/09/2017	ISA ABDUL BHADARKA,	MR AS ASTHAVADI,MANHARKUMAR M PARMAR	STATE OF GUJARAT,COLLECTOR	
2953	SA/97/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	NISHAR AHEMAD MUSTUFA MANCHHIVALA,SHIVLALBHAI NARANBHAI CHODVADIYA,KADIR AEHMAD SHAHUKHAN	NOTICE SERVED BY DS,MR NV GANDHI,MS RUSHVI N SHAH
2954	SA/98/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	TAHERABIBI (SAYRABIBI) IBRAHIM RANDERI,MOHAMMAD RAFIQ IBRAHIM RANDERI,AKHTARIBANU NURA D/O IBRAHIM RANDERI,MOHAMMAD SAJID IBRAHIM RANDERI,ZAHEDABANU D/O MOHAMMAD IBRAHIM RANDERI,LIMBABHAI DUDABHAI DUDHAT	,MR NV GANDHI
2955	SA/99/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	KHALID ABDUL SATTAR GODIL,ARVINDBHIA BALUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2956	SA/100/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SAYRAKHATUN HAJI GULAM HUSAIN,HARUNKHAN AHMEDKHAN,PURIBEN MANSUKHBHAI DUDHAT,MANJIBHAI NARANBHAI CHOVATIYA,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2957	SA/101/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	AMBALAL GULABCHAND KHATRI,RADHIKABEN MANJIBHAI PATEL	,MR NV GANDHI
2958	SA/102/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABDUL HAMID BALUMIYA ANSARI,MUSTAK ABDUL HAMID ANSARI,SUMITRABEN KALPESHBHAI PATEL	,MR NV GANDHI
2959	SA/103/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	IMTIYAZ HAJI RAJAK HASAN,KETANBHAI MANSUKHBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2960	SA/104/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ASHRAF ABDUL SATTAR GAFULI,GHANSHYAMBHAI MADHUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2961	SA/105/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF JAMILA RAFIK MOTIWALA,AUHID RAFIK MOTIWALA,VINUHAI VALLABHBHAI PATEL,MANUBHAI POPATBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2962	SA/106/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ZAFARHAJI MOHAMAD PATEL,DHAVALBHAI DHANJIBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2963	SA/107/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ZAFARHAJI MOHAMAD PATEL,DHAVALBHAI DHANJIBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2964	SA/108/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED GULAM MOHAMMAD GULAM KADAR SHAIKH,ZOHRABIBI WD/O GULAM MOHAMMAD GULAM KADAR SHAIKH,MOHAMMAD NAIM GULAM MOHAMMAD SHAIKH,KALPESH GABHRUBHAI PATEL	,MR NV GANDHI
2965	SA/109/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ALTAF ABDUL GAFFAR,VIMLABEN MANJIBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2966	SA/110/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH RAZAK SHAIKH MUNIR,MANJIBHAI NARANBHAI CHODVADIYA	,MR NV GANDHI
2967	SA/111/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF AMIRBHAI GULAMBHAI,MOHMAD IQBAL AMIRMIYA SHAIKH,SABANABANU W/O. MOHMAD IQBAL AMIRMIYA,HUSENABANU D/O. MOHMAD IQBAL AMIRMIYA,MOHMAD SOHEL S/O. MOHMAD IQBAL AMIRMIYA,SHIVLALBHAI NARANBHAI CHOVADIYA,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2968	SA/112/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SAUKATALI NAVAZALI,JASUBHAI LALJIBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,VASIM MANSURI
2969	SA/113/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH GANI SHAIKH SAHU,KESHUBHAI DUDABHAI DUDHAT	,MR NV GANDHI
2970	SA/114/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH RAZAK SHAIKH MUNIR,MANJIBHAI NARANBHAI CHODVADIYA	,MR NV GANDHI
2971	SA/115/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SATAIYA NARSAIYA KHOTA,KETANBHAI MANSUKHBHAI PATEL	,MR NV GANDHI
2972	SA/116/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABEDABIBI MOHAMAD HANIF SHAIKH,VIPULBHAI GHANSHYAMBHAI CHOVADIYA,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2973	SA/117/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED RAMJANAKSINH CHANDRAPALSINH,RANIDEVI WD/O RAMJANAKSINH CHANDRAPALSINH,LAL SAHEB RAMJANAKSINH RAJPUT,MUKTABEN MAGANBHAI PATEL	,MR NV GANDHI
2974	SA/118/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	FAZLANA ABDUL KADAR BHIMANI,MANJIBHAI POPATBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2975	SA/119/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SALIM HAJI ABDUL KARIM,ARVINDBHAI BALUBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2976	SA/120/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED KAMRUDDIN GULAM MOHIYUDDIN TAPALI,SHEHNAZBANU WD/O KAMRUDDIN GULAM MOHIYUDDIN TAPALI,NOOR AHEMAD KAMRUDDIN TAPALI,MANSUKHBHAI MADHUBHAI PATEL-SINCE DECD.THROUGH HIS HEIRS,RASILABEN WD/O.MANSUKHBHAI PATEL,KETAN MANSUKHBHAI PATEL,ASHISH MANSUKHBHAI PATEL	
2977	SA/121/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	HANIF MAULA SHAIKH,KANTABEN DHIRUBHAI PATEL-SINCE DECD.THROUGH HER HEIRS,NILESHBHAI DHIRUBHAI PATEL,ALPESH DHIRUBHAI PATEL	
2978	SA/122/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HIERS OF AMIRBHAI GULAMBHAI,MOHMAD IQBAL AMIRMIYA SHAIKH,SABANABANU W/O MOHMAD IQBAL AMIRMIYA,HUSENABANU D/O MOHMAD IQBAL AMIRMIYA,MOHMAD SOHEL S/O MOHMAD IQBAL AMIRMIYA,GHANSHYAMBHAI BALUBHAI CHOVADIYA,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2979	SA/123/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	RAZIYA HAJI GAFFARBHAI,PRANAV DHANJIBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2980	SA/124/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED RAMJANAKSINH CHANDRAPALSINH,RANIDEVI WD/O RAMJANAKSINH CHANDRAPALSINH,LAL SAHEB RAMJANAKSINH RAJPUT,GHANSHYAMBHAI LALJIBHAI JOGANI	,MR NV GANDHI
2981	SA/125/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	VAINKATSWAMI TALPETI,GHANSHYAMBHAI MADHUBHAI PATEL	,MR NV GANDHI
2982	SA/126/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED RAMJANAKSINH CHANDRAPALSINH,RANIDEVI WD/O RAMJANAKSINH CHANDRAPALSINH,LAL SAHEB RAMJANAKSINH RAJPUT,MANSUKHBHAI RAVJIBHAI PATEL	,MR NV GANDHI
2983	SA/127/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	FATEMA W/O MOHAMMAD ISRAIL MOHAMMAD NABI,SAIDABEGAM W/O NASIRUDDIN MOHAMMAD ISRAIL,CHHAGANBHAI POPATBHAI PATEL	,MR NV GANDHI
2984	SA/128/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHANLAL GULABCHAND KHATRI,DHAVALBHAI DHANJIBHAI PATEL	,MR NV GANDHI
2985	SA/129/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SALIM HAJI ABDUL KARIM,MANJULABEN ARVINDBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2986	SA/130/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ASLAM ABDUL GAFFAR,KARANKUMAR MANJIBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2987	SA/131/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SALIM HAJI ABDUL KARIM,HANSABEN VINUBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2988	SA/132/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	JABBAR HAJIVALI MOHAMAD GODIL,CHHAGANBHAI POPATBHAI PATEL,KADIR AHEMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2989	SA/133/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	BADRUDDIN HAJI GAFFARBHAI,JAYESHBHAI HIRABHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2990	SA/134/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMAD BASHIR VALI MOHMAD POTHIYAWALA,DHIRUBHAI MADHUBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2991	SA/135/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	NAZMABIBI MOHAMMAD ALI SHAIKH,PARSHOTTAMBHAI RAVJIBHAI VADDORIYA	,MR NV GANDHI
2992	SA/136/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABDUL HAMID BALUMIYA ANSARI,MUSTAK ABDUL HAMID ANSARI,KALPESH GABHRUBHAI PATEL	,MR NV GANDHI
2993	SA/137/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	YAKUB YUSUF HAJI,PRAVINBHAI LALJIBHAI SAVALIYA	,MR NV GANDHI
2994	SA/138/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMAD HANIF GULAM MOHAMAD SHAIKH,GHANSHYAMBHAI DHIRUBHAI PATEL,KADIR AHMED SHAHUKHAN,RAMESHBHAI VALJIBHAI PATEL	,MR NV GANDHI,VASIM MANSURI
2995	SA/139/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SAUKATALI NAVAZALI,JAYABEN JASUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2996	SA/140/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF JAMILA RAFIK MOTIWALA,AUHID RAFIK MOTIWALA,DAMJIBHAI PUNABHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
2997	SA/141/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SABERABIBI CHHOTUBHAI SHAIKH,PRABHABEN PARSHOTTAMBHAI VADDORIYA	,MR NV GANDHI
2998	SA/142/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DEASED BASIRABIBI ABDUL RAHIM,SHAIKH FARUK ABDUL KHAIKH RAHIM,SHAIKH ABDUL KHAIKH RAHIM SHAIKH MOHMAD RAHIM,CHAMPABEN CHHAGANBHAI PATEL,KADIR AHEMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
2999	SA/143/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH RAZAK SHAIKH MUNIR,MANJIBHAI NARANBHAI CHODVADIYA	,MR NV GANDHI
3000	SA/144/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	AYASHABIBI KASIMGULAM MOHAMAD TINWALA,MANJIBHAI NARANBHAI CHOVATIYA,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3001	SA/145/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	HAJI ABDULLA HAJIVALI GOHIL,GHANSHYAMBHAI LALJIBHAI PATEL,KADIR AHEMAD SHAHUKHAN	,MR NV GANDHI
3002	SA/146/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	P.LAXMI RAJAIYA,BHARATBHAI SAVJIBHAI DUDHAT	,MR NV GANDHI
3003	SA/147/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	NAZMABIBI MOHAMMAD ALI SHAIKH,PARSHOTTAMBHAI RAVJIBHAI VADDORIYA	,MR NV GANDHI
3004	SA/148/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	BADRUDDIN HAJI GAFFARBHAI,DHAVAL DHANJIBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3005	SA/149/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	FATEMA W/O MOHAMMAD ISRAIL MOHAMMAD NABI,SAIDABEGAM W/O NASIRUDDIN MOHAMMAD ISRAIL,NILESHBHAI DHIRUBHAI PATEL	,MR NV GANDHI
3006	SA/150/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	TOHERABIBI MIYAMOHMAD BHURIYA,SANJAY CHHAGANBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3007	SA/151/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMMAD YUSUF ABDUL REHMAN,RASHILABEN MANSUKHBHAI PATEL	,MR NV GANDHI
3008	SA/152/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	RUABSA IBRAHIMSHA FAKIR,MANJULABEN ANUBHAI SAVALIYA,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3009	SA/153/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	HUSENABIBI ABDUL KARIM,CHIMANBHAI BHIKHABHIA GHINAIYA,KADIR AEHMAD SHAHUKHAN,PRAVINBHAI NAGINBHAI DHADUK	,MR NV GANDHI,VASIM MANSURI
3010	SA/154/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	TAHERABIBI(SAYRABIBI) IBRAHIM RANDERI,MOHAMMAD RAFIQ IBRAHIM RANDERI,AKHTARIBANU NURA D/O IBRAHIM RANDERI,MOHAMMAD SAJID IBRAHIM RANDERI,ZAHEDABANU D/O MOHAMMAD IBRAHIM RANDERI,VIMLABEN LIMBABHAI DUDHAT	,MR NV GANDHI
3011	SA/155/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	DECEASED AMINUDDIN SIRAJUDDIN KADRI,SIRAJUDDIN AMINUDDIN KADRI,FARIDUDDIN AMINUDDIN KADRI,MAGANBHAI MADHUBHAI PATEL	,MR NV GANDHI
3012	SA/156/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SREENIVAS RAMLU,VINUBHAI BALUBHAI PATEL	,MR NV GANDHI

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3013	SA/157/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	RAZIYA HAJI GAFFARBHAI,MANJIBHAI POPATBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3014	SA/158/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED RAMJANAKSINH CHANDRAPALSINH,RANIDEVI WD/O RAMJANAKSINH CHANDRAPALSINH,LAL SAHEB RAMJANAKSINH RAJPUT,BHARTIBEN GABHRUBHAI PATEL	,MR NV GANDHI
3015	SA/159/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH GANI SHAIKH SHAHU,KESHUBHAI DUDABHAI DUDHAT	,MR NV GANDHI
3016	SA/160/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH RAZAK SHAIKH MUNIR,MANJIBHAI NARANBHAI CHODVADIYA	,MR NV GANDHI
3017	SA/161/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABDUL MAJID AMIRUDDIN ANSARI,SHAKIL AHEMAD ABDUL MAJID ANSARI,BIBI NOORJAHA ABDUL MAJID ANSARI,SHAILESHBHAI CHHAGANBHAI PATEL	,MR NV GANDHI
3018	SA/162/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF DECEASED RAMJANAKSINH CHANDRAPALSINH,RANIDEVI WD/O RAMJANAKSINH CHANDRAPALSINH,LAL SAHEB RAMJANAKSINH RAJPUT,ALPESHBHAI DHIRUBHAI PATEL	,MR NV GANDHI
3019	SA/163/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	RUABSA IBRAHIMSHA FAKIR,ANUBHAI LALJIBHAI SAVALIYA,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3020	SA/164/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHANLAL GULABCHAND KHATRI,DHANJIBHAI NARANBHAI PATEL	,MR NV GANDHI
3021	SA/165/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHANLAL GULABCHAND KHATRI,LEELABEN DHANJIBHAI PATEL	,MR NV GANDHI
3022	SA/166/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMAD SAMIM MOHAMAD BADRUDDIN,ZULEKHABIBI MOHAMAD VAZIR,DHIRUBHAI MADHUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3023	SA/167/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	RAUF HAJI VALI MOHAMAD GODIL,MANISHBHAI DHIRUBHAI PATEL,KADIR AHEMAD SHAHUKHAN	,MR NV GANDHI
3024	SA/168/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABDUL MAJID AMIRUDDIN ANSARI,SHAKIL AHEMAD ABDUL MAJID ANSARI,BIBI NOORJAHA ABDUL MAJID ANSARI,SANJAYBHAI CHHAGANBHAI PATEL	,MR NV GANDHI
3025	SA/169/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	FARIDABANU GULAM ABBAS TAPALI,MUKTABEN MAGANBHAI PATEL	,MR NV GANDHI
3026	SA/170/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMAD SAMIM MOHAMAD BADRUDDIN,ZULEKHABIBI MOHAMAD VAZIR,ASHWIN MADHUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3027	SA/171/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MUMTAZ ASHARAF POTHIYAWALA,HANSABEN VINUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3028	SA/172/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ZEBUNNASISHA MOHAMAD SHAHBUDDIN,MOHMAD SALAUDDIN ABDUL MAZID,KADIR AEHMAD SHAHUKHAN,RASIKBHAI MADHUBHAI PATEL	,MR NV GANDHI,VASIM MANSURI
3029	SA/173/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	BADRUDDIN HAJI GAFFARBHAI,KANTIBHAI KANJIBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3030	SA/174/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MUMTAZ ASHARAF DERDIWALA,MANJUBEN ARVINDBHAI PATEL PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3031	SA/175/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LEGAL HEIRS OF AMIRBHAI GULAMBHAI,MOHMAD IQBAL AMIRMIYA SHAIKH,SABANABANU W/O MOHMAD IQBAL AMIRMIYA,HUSENABANU D/O MOHMAD IQBAL AMIRMIYA,MOHMAD SOHEL S/O MOHMAD IQBAL AMIRMIYA,BHAVNABEN GHANSHYAJMBHAI CHOVADIYA,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3032	SA/176/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	G. NARSAIYA SATAIYA,RAJESHBHAI SAVJIBHAI DUDHAT	,MR NV GANDHI

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3033	SA/177/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	IRSHAD AHMEDSAMSULHAKK ANSARI,MANSUKHBHAI MADHUBHAI PATEL-SINCE DECD.THROUGH HIS HEIRS,RASILABEN WD/O.MANSUKHBHAI PATEL,KETAN MANSUKHBHAI PATEL,ASHISH MANSUKHBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,VASIM MANSURI
3034	SA/178/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHANLAL GULABCHAND KHATRI,PRAVINBHAI DHANJIBHAI PATEL	,MR NV GANDHI
3035	SA/179/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SATAIYA VIRAIYA,DAYABEN GHANSHYAMBHAI PATEL	,MR NV GANDHI
3036	SA/180/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	HAJI ABDULLA HAJIVALI GOHIL,MANSUKHBHAI RAVJIBHAI PATEL,KADIR AHEMAD SHAHUKHAN	,MR NV GANDHI
3037	SA/181/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ZEBUNNASISHA MOHAMAD SHAHBUDDIN,MOHAMAD SALAUDDIN ABDUL MAZID,PRABHABEN RASIKBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3038	SA/182/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SUDARSHAN MOVAIYA,ASHWINBHAI MADHUBHAI PATEL	,MR NV GANDHI
3039	SA/183/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMAD YASIN ABDUL GAFFAR,MANJIBHAI POPATBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3040	SA/184/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	IRSHAD AHMEDSAMSULHAKK ANSARI,RASILABEN MANSUKHBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3041	SA/185/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	AKHTAR A.G. DALVI,PRAVINBHAI NAGJIBHAI DHADUK,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3042	SA/186/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ASHRAF ABDUL SATTAR GAFULI,DAYABEN GHANSHYAMBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3043	SA/187/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SAYRABEN YUSUFBHAI HUNANI,BHARATBHAI DHIRUBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3044	SA/188/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ZARINABEN KADARBHAI HUNANI,SMITABEN DHAVALBHAI PATEL,KADIR AHMED SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3045	SA/189/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	IMTIYAZ HAJI RAJAK HASAN,VINUBHAI BALUBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3046	SA/190/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	JABBAR HAJIVALI MOHAMAD GODIL,BHARATBHAI DHIRUBHAI PATEL,KADIR AHEMAD SHAHUKHAN	,MR NV GANDHI
3047	SA/191/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	MOHAMMAD IQBAL GULAM MOHAMMAD SHAIKH,MAGANBHAI MADHUBHAI PATEL	,MR NV GANDHI
3048	SA/192/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	DECEASED AMINUDDIN SIRAJUDDIN KADRI,SIRAJUDDIN AMINUDDIN KADRI,FARIDUDDIN AMINUDDIN KADRI,PRABHABEN RASIKBHAI PATEL	,MR NV GANDHI
3049	SA/193/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	HAMIDABIBI MO. SABBIR BAJAWALA,MOHAMAD SABBIR GULAMNABI BAJAWALA,GITABEN MULJIBHAI CHOVADIYA,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3050	SA/194/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	TOHERABIBI MIYAMOHMAD BHURIYA,MIYAMOHMAD GULAM MOHMAD,SHAILESHBHAI CHHAGANBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3051	SA/195/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	DECEASED AMINUDDIN SIRAJUDDIN KADRI,SIRAJUDDIN AMINUDDIN KADRI,FARIDUDDIN AMINUDDIN KADRI,RASHIKBHAI MADHUBHAI PATEL	,MR NV GANDHI
3052	SA/196/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABDULNABI SHAIKH MOHAMAD CHUDIWALA,MANJULABEN MANSUKHBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,VASIM MANSURI
3053	SA/197/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	ABDUL MAJID AMIRUDDIN ANSARI,SHAKIL AHEMAD ABDUL MAJID ANSARI,BIBI NOORJAHA ABDUL MAJID ANSARI,MUKTABEN MAGANBHAI PATEL	,MR NV GANDHI
3054	SA/198/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	YASIN ABDUL SATTAR GAFULI,VIMALABEN MANSUKHBHAI PATEL,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH

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3055	SA/199/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	HAMIDABIBI MO.SABBIR BAJAWALA,MULJIBHAI BABUBHAI CHOVADIYA,KADIR AEHMAD SHAHUKHAN	,MR NV GANDHI,MS RUSHVI N SHAH
3056	SA/202/2017	09/11/2017	LILABEN WD/O WIFE OF LAKHAJI CHELAJI BHAT,	MR SHAKTI S JADEJA	THE GOVERNMENT OF GUJARAT,HIMMATNAGAR IRRIGATION DEPARTMENT,HIMMATNAGAR NAGAR PALIKA	
3057	SA/205/2017	04/01/2019	LAKHJMAN BHIMABHAI DAKI,LAXMIBEN BHIMABHAI DAKI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	KADVIBEN WD/O BHIMABHAI DAKI,NATHIBEN BHIMABHAI DAKI,NANDUBEN BHIMABHAI DAKI,HARDASBHAI BHIMABHAI DAKI	
3058	SA/214/2017	09/12/2017	ARKHABEN JETHABHAI HARIJAN (VANKAR),SHANTILAL JETHABHAI HARIJAN (VANKAR),GANGABEN JETHABHAI HARIJAN (VANKAR),KAILASHBEN JETHABHAI HARIJAN (VANKAR)	MR.AMIT R JOSHI	MADHUBEN W/O LALUBHAI PRAJAPATI (VARIYA),	
3059	SA/217/2017	07/05/2017	SHAH ALIAS SHETH HEMANTKUMAR NATVARLAL,SHAH ALIAS SHETH KAMINIBEN HEMANTKUMAR	MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH	PATEL KAPILABEN ARVINDBHAI,PATEL ARVINDBHAI KANUBHAI	
3060	SA/218/2017	10/11/2017	LEGAL HEIRS (SONS) OF LATE KOLI VARJANG PUNJA,LEGAL HEIRS OF LATE HIRALAL VARJANGBHAI,LEGAL HEIRS OF LATE MANDA VARJANGBHAI,KARSAN VARJANGBHAI,LEGAL HEIERS OF ARJAN VARJANGBHAI,BAI LAXMIBEN HIRABHAI,BAI NAYNABEN HIRALAL,BAI HANSABEN HIRALAL,SURESHBHAI HIRABHAI,BAI HEMUBEN HIRALAL,BAI BENABEN HIRALAL,MAHESBHAI HIRABHAI,PRAVINBHAI HIRABHAI,DEVIBEN MANDABHAI BAMANIYA,DIPAKBHAI MANDABHAI BAMANIYA,MINOR NAYNABEN MANDABHAI BAMANIYA,DHANIBEN KARSANBHAI BAMANIYA,BHANABHAI KARSANBHAI BAMANIYA,MALUBEN KARSANBHAI BAMANIYA,BAI SEJIBEN ARJANBHAI,BAI LAXMIBEN ARJANBHAI,KOLI NAVNIT ARJANBHAI,KOLI RAMJI ARJANBHAI,BAI NARMADABEN ARJANBHAI,KOLI PRAKASH ARJANBHAI,VALIBEN BHANABHAI BAMANIYA,NITINBHAI BHANABHAI BAMANIYA,MINOR KAVITABEN BHANABHAI BAMANIYA,MINOR PARESHBHAI BHANABHAI BAMANIYA,MINOR SHAILESHBHAI BHANABHAI BAMANIYA	HL PATEL ADVOCATES	MORARJIBHAI R. DESAI,,GIRDHALAL MAHETA,J.D.PARMAR,DINESHCHANDRA V.SHAH,C R RAJA	RULE NOT RECD BACK,MR SHIVANG M SHAH
3061	SA/226/2017	15/12/2017	GANGABEN W/O HARIBHAI DALABHAI PRAJAPATI,KAMUBEN W/O PASHABHAI CHELABHAI PRAJAPATI,PARUBEN W/O GANGARAMBHAI BHAYCHANDBHAI PRAJAPATI,RAMILABEN W/O DALPATBHAI MULABHAI PRAJAPATI	MR N P CHAUDHARY,MR.DIPEN F CHAUDHARI	HARIBHAI DALABHAI PRAJAPATI,KANTIBHAI LAKHUBHAI FOSHI	
3062	SA/228/2017	28/08/2017	SHYAM GOVINDRAM MAKHIJANI,	MR DR BHATT	JAYRAM DAS GOVINDRAM CHAWLA,	MR MEHUL SHARAD SHAH
3063	SA/232/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	LATE ZOHRABIBI GULAM MOYUDDIN,SABERABIBI PIR MOHAMAD,JITUBHAI VINUBHAI PATEL,KADIR AHMED SHAHUKHAN,JAYSHREEBEN PRAVINBHAI DHADUK	,MR NV GANDHI
3064	SA/233/2017	24/08/2018	GAFULBHAI BHAYABHAI KANSARA,	Z L KHAN	SHAIKH RAZAK SHAIKH MUNIR,MANJIBHAI NARANBHAI CHODVADIYA	,MR NV GANDHI
3065	SA/234/2017	31/07/2017	BAKULBHAI JALIYABHAI PATEL,	MR ADIL R MIRZA	VALSAD NAGAR PALIKA,	
3066	SA/235/2017	16/08/2017	PRAFUL KHANDUBHAI DESAI,		HARISH RAMPAL GUPTA,RAKESH RAMPAL GUPTA	

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3067	SA/238/2017	19/07/2019	DAHYABHAI GOVINDBHAI AHIR,	MR DHAVAL D VYAS	RATANBEN KHUMANSANG,L.H. OF SAVITABEN KHUMANSANG,BALDEVSINH KHUMANSANG,GANPATSINH KHUMANSANG,DAXABEN KHUMANSANG	,MR NK MAJMUDAR
3068	SA/239/2017	28/07/2017	KOLI DEVABHAI LAKHMANBHAI,	MR MEHUL M MEHTA	STATE OF GUJARAT,COLLECTOR, JUNAGADH	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3069	SA/243/2017	10/06/2017	VIRALBEN D/O VINODABEN HARILAL CHUNILAL D/O KAUSHIKBHAI HIMATLAL,	MR MEHUL SHARAD SHAH	HARIBHAI CHUNILAL PATEL,RASIKBHAI HARIBHAI PATEL,PUNAMBHAI HARIBHAI PATEL,MONIKABNE CHIMANLAL AGRAWAL	,MR DK CHAUDHARI
3070	SA/245/2017	29/07/2019	HARIJAN KESHAVBHAI GOVINDBHAI,HARIJAN KAMIBEN GOVINDBHAI,HARIJAN JAYNIBEN GOVINDBHAI,HARIJAN LIRIBEN GOVINDBHAI,HARIJAN SAJANBHAI GOVINDBHAI	MR AM PAREKH	VASETABHAI JIVABHAI KESHVALA,	
3071	SA/246/2017	09/12/2017	DECEASED AMBALAL BALDEVBHAI PATEL,NARMDABEN W/O AMBALAL PATEL,KAMLESHBHAI AMBALAL PATEL,BHAGWATIBEN AMBALAL PATEL,MUKESHBHAI AMBALAL PATEL,SHAILESHBHAI AMBALAL PATEL,RAJENDRKUMAR PRAHLADBHAI PATEL	MR BHUNESH C RUPERA	PATEL KACHRALAL ISHWARLAL,	MR AJAY R MEHTA
3072	SA/253/2017	23/08/2017	BHAILALBHAI NARSINGHBHAI PATEL,	DR.ABHISST K THAKER	KARTIK NON TRADING ASSOCIATION,NILESHBHAI LALBHAI PATEL,KANTILAL PUSHOTAMBHAI PATEL,CHEIF OFFICER SHRI	
3073	SA/254/2017	28/08/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PARESHKUMAR GHANSHYAMBHAI KACHORIA,	
3074	SA/256/2017	09/05/2017	SAIYAD MUNIRUDDIN IRHAMUDDIN URFE MASTANHHAI AL-HAMDANI-AL-KADRI-ARFAI,SAIYAD JALALUDDIN SAIYAD IRHAMUDDIN ALIAS MASTANBABA HAMDANI AL-HAMDANI	RC JANI & ASSOCIATE	SAJJADANASHIN SAIYAD MOYUDDIN SALIMULLAHSHAH,	DS AFF.NOT FILED (N)
3075	SA/258/2017	25/09/2017	LEGAL HEIRS AND REPRESENTATIVES OF DECD. WAGHJIBHAI RANABHAI VAGHELA,LEGAL HEIRS OF DECD. NARANBHAI WAGHJIBHAI VAGHELA,PRABHABEN NARANBHAI VAGHELA,TAKHTSINH NARANBHAI VAGHELA,LILAVANTIBEN BAHADURSINH PARMAR,LEGAL HEIRS OF DECD. GAMBHIRSINH NARANBHAI VAGHELA,ABHAYSINH NARANBHAI VAGHELA,DANSINH NARANBHAI VAGHELA,SURSINH NARANBHAI VAGHELA,RAMSINH NARANBHAI VAGHELA,HARSHIDA GAMBHIRSINH VAGHELA,PALLAVI GAMBHIRSINH VAGHELA,MAHIPATSINH GAMBHIRSINH VAGHELA,LEGAL HEIRS OF DECD. NARENDRASINH ALIAS NAGJIBHAI WAGHJIBHAI VAGHELA,JAYABEN NARENDRASINH ALIAS NAGJIBHAI VAGHELA,LATABEN BHARATSINH PARMAR,VIJAYSINH NARENDRASINH ALIAS NAGJIBHAI VAGHELA,TEJAS NARENDRASINH ALIAS NAGJIBHAI VAGHELA,GOVINDBHAI WAGHJIBHAI VAGHELA,DIPSINH WAGHJIBHAI VAGHELA,PARVATIBEN BHIMJIBHAI SOLANKI D/O WAGHJIBHAI VAGHELA,JAMUNABEN VIRJIBHAI RATHOD D/O WAGHJIBHAI VAGHELA,LEGAL HEIRS OF DECD. MANUBEN RAMSINH RATHOD D/O WAGHJIBHAI RANA,HEMATSINH RAMSINH RATHOD	MR SP MAJMUDAR,MR. HJ KARATHIYA	RAJKOT MUNICIPAL CORPORATION,	

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3076	SA/259/2017	08/03/2017	LUCKY CYCLE STORE,SHITAL PAN HOUSE,BHAVESH AUTOMOBILES,A- ONE BAKERY,SHIVSHAKTI READYMADE STORE,OLA VIN,MOHAMMAD NISAR IBRAHIM (LATE) THRO ZULFIKAR MOHAMMAD NISAR	MR BOMI H SETHNA	DEPUTY COLLECTOR,CITY SURVEY SUPERINTENDENT , ANAND,STATE OF GUJARAT,TARABEN KANUBHAI PATEL (LATE) THRO HER LEGAL HEIRS,SHARMA SHARDABEN RAMESHBHAI,SHAH KALIDAS KUVARJIBHAI	,GOVERNMENT PLEADER
3077	SA/260/2017	08/08/2017	AHIR GOVINDBHAI NARANBHAI NANDANIYA,	MR RATILAL V SAKARIA	AHIR VASABHAI ARJANBHAI VALA,	
3078	SA/264/2017	20/12/2017	MAHEBUBALI HASANALI FARISTA,	MR KASHYAP R JOSHI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,CHIEF OFFICER, OFFICE OF TALAJA MUNICIPALITY	NOTICE SERVED,MR DEEPAK P SANCHELA
3079	SA/265/2017	20/12/2017	HASANALI HUSAINALI FARISTA,	MR KASHYAP R JOSHI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,CHIEF OFFICER, OFFICE OF TALAJA MUNICIPALITY	NOTICE SERVED,MR DEEPAK P SANCHELA
3080	SA/266/2017	20/12/2017	ISUB DILUBHAI PATHAN,	MR KASHYAP R JOSHI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,CHIEF OFFICER, OFFICE OF TALAJA MUNICIPALITY	NOTICE SERVED,MR DEEPAK P SANCHELA
3081	SA/267/2017	20/12/2017	MOHAMMAD DILUBHAI PATHAN,	MR KASHYAP R JOSHI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,CHIEF OFFICER, OFFICE OF TALAJA MUNICIPALITY	NOTICE SERVED,MR DEEPAK P SANCHELA
3082	SA/268/2017	20/12/2017	RASHIDABEN ALIKHA PATHAN,IMRANKHAN ALIKHA PATHAN,AMAZADKHAN ALIKHA PATHAN,AKHATARKHA ALIKHA PATHAN,FIRDOSH ALIKHA PATHAN,RUQSHAD ALIKHA PATHAN,ALFEENA ALIKHA PATHAN	MR KASHYAP R JOSHI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,CHIEF OFFICER, OFFICE OF TALAJA MUNICIPALITY	NOTICE SERVED,MR DEEPAK P SANCHELA
3083	SA/269/2017	31/08/2017	USUFALI VALIBHAI MAKRANI,	MS SANDHYA D NATANI	LEGAL HEIRS OF HASANALI JADAVJI ALANI, ANVAR HASANLI ALANI,RAJESH HASANALI ALANI,YASIMBEN HASANALI ALAINI,MALEKBEN HASANALI ALANI, ALI ALANI,AMINABEN HASAN,DILSAZBEN HASANALI ALANI,DOLATBEN HASANALI ALANI	
3084	SA/271/2017	10/09/2017	PUROHIT JORSINH PREMJIBHAI,	DIGPALSNGH H RATHORE	TARABEN ALIAS BHAVNABEN NAGINDAS SHAH,AHMEDABAD MUNICIPAL CORPORATION	MR SATYAM Y CHHAYA,MR GAURAV CHUDASAMA
3085	SA/273/2017	15/10/2018	LAXMIBEN MAFATLAL PATEL,	MR ZUBIN F BHARDA	JAYANTIBHAI MAFATBHAI PATEL,RANCHHODBHAI MAFATBHAI PATEL,DHAYABHAI SHANKARBHAI PATEL,L.H. OF DECD. DASHRATHBHAI SHIVABHAI PATEL,CHAMPABEN WD/O DASHRATHBHAI SHIVABHAI PATEL,NAIMESHKUMAR DASHRATHBHAI PATEL,DIKSHITKUMAR DASHRATHBHAI PATEL,DASHRATHBHAI ASHABHAI PATEL,SHAILESHBHAI JAYANTIBHAI PATEL,NARANBHAI KHUSHALBHAI PATEL,RAMESHBHAI NARANDAS PATEL,VINODBHAI NARANDAS PATEL,ASHWINBHAI NARANDAS PATEL,GHANSHYAMBHAI SHANKARBHAI PATEL	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR. BHAUMIK DHOLARIYA,MR. JAIMIN R DAVE
3086	SA/276/2017	14/08/2017	V J MADRESSA HIGH SCHOOL,	MR RAJESH K SAVJANI	MANJIBHAI LOVECHAND,RAJESH CHANDULAL MADLANI,MOHAN LOVECHAND,BHARAT MATHURADAS	
3087	SA/281/2017	09/12/2017	LEGAL HEIRS OF LATE SHRI BHAGHUBHAI NARANBHAI PANCHALIYA,CHHARAN IYABABEN BAGHUBHAI PANCHALIYA,CHHARAN BHOJUBHAI BAGHUBHAI PANCHALIYA	MR ANKIT SHAH	KANABHAI MERAMBHAI MARU,HIRABHAI GOVINDBHAI ZER	
3088	SA/282/2017	09/06/2017	PATHAN MOHAMMEDHUSSEIN MOHAMMEDAKBARBHAI,	MR KUNAL S SHAH	KIRTIKUMAR PARSHOTTAMDAS SHAH,	

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3089	SA/286/2017	22/12/2017	RUKHIBEN W/O MULCHANDBHAI SHAMALBHAI PATEL,SHARDABEN W/O JASHWANTBHAI KODARBHAI PATEL,KOKILABEN W/O LAKHABHAI GOVABHAI PATEL D/O MULCHAND SHAMALBHAI,VASANTBHAI MULCHANDBHAI PATEL,SHIVABHAI KAHANABHAI PATEL,PRAVINBHAI MULCHANDBHAI PATEL	MR PS PATEL	PATEL RUKHIBEN W/O DHULABHAI LAKHABHAI PATEL,SANTOKBEN W/O DEVJIBHAI KESHAVBHAI PATEL,PATEL PANABHAI DEVJIBHAI,PATEL KANUBHAI DEVJIBHAI,PATEL HIRABHAI DEVJIBHAI,PATEL LAKHUBEN D/O LAKHUBHAI KESHABHAI AND W/O. LAKHABHAI PUNJABHAI,LEGAL HEIR OF THE DECEASED HIRABEN W/O PUNJABHAI MOVATBHAI PATEL,KANUBHAI PUNJABHAI PATEL,PUNJABHAI MOVATBHAI PATEL,NATHIBEN W/O REVABHAI BHAGAVANBHAI PATEL,MANUBHAI REVABHAI PATEL,KANTIBHAI REVABHAI PATEL,SURESHBHAI REVABHAI PATEL,PRAVINBHAI REVABHAI PATEL,JASHIBEN REVABHAI PATEL,KANKUBEN W/O SAVJIBHAI BECHARBHAI PATEL,LEGAL HEIR OF THE DECEASED PATEL DHULABHAI MANABHAI,RAMILABEN JASHUBHAI PATEL,PATEL SHARDABEN W/O PRABHABHAI HIRABHAI,BHAGVANBHAI NATVARBHAI PATEL,HIRABHAI SHAMALBHAI PATEL	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED
3090	SA/289/2017	03/08/2019	KANUBHAI DABHAIBHAI BHOI,	MR VB KUNDAN SINGH	DEPUTY ENGINEER,	MR SP HASURKAR
3091	SA/291/2017	09/06/2017	L.H OF DECD RAMANBHAI SHANALAL RANA,JAYABEN WD/O RAMANBHAI SHANALAL RANA,DAXESH RAMANBHAI RANA,SANDIP RAMANBHAI RANA,BHAVNABEN D/O RAMANBHAI SHANALAL RANA,RASHMIBEN D/O RAMANBHAI SHANALAL RANA	MR DILIP B RANA	BALVANTBHAI DHULABHAI RANA,	MR NV GANDHI
3092	SA/294/2017	09/04/2017	JAYANTILAL SAMRATHLALJI SONI,	MR JV JAPEE	CHHAGANBHAI LAKMANBHAI MISTRY,	
3093	SA/297/2017	03/11/2019	LEGAL HEIRS OF DECD. BALAJI BHAIJI THAKOR,JUJABEN BALAJI THAKOR,KALUSINH BALAJI THAKOR,TEJALBEN BALAJI THAKOR,LILABEN BALAJI THAKOR,VASANTSINH BALAJI THAKOR,UDEYSINH BALAJI THAKOR,JASHUJI BHAIJI THAKOR,BHIKHAJI PUNAJI THAKOR,BALUJI PUNAJI THAKOR	MR VA MANSURI	GANGARAM KACHRABHAI PATEL,BACHUBHAI LAKSMANBHAI PATEL	MR SAVAN N PANDYA,MR. RAJU N DESAI
3094	SA/298/2017	14/09/2017	HITESH RAMNIKLAL GAJJAR,	MR VISHAL C MEHTA	TRANS INDIA CINEMA,	MR MEHUL SHARAD SHAH,MR.GAURANG B GOHEL
3095	SA/300/2017	22/01/2019	DILIPKUMAR HIMMATLAL SHAH,	MR SAVAN N PANDYA,MR YASH H JOSHI	THAKORBHAI NANABHAI PATEL,MANJULABEN NANABHAI PATEL,KUSUMBEN NANABHAI PATEL	,MR NK MAJMUDAR
3096	SA/303/2017	09/12/2018	KOKILABEN SHANKARBHAI PATEL,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	COLLECTOR, BANASKANTHA,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER
3097	SA/305/2017	20/09/2018	BHOPALBHAI MADHAVLAL PANDYA,	MR. BK. RAJ	JADAVBEN WD/O BHUDABHAI CHHAGANBHAI PADHIYAR,	MR SP MAJMUDAR
3098	SA/306/2017	11/07/2017	JAYESH NAGINDAS SHAH,	MS SNEHA A JOSHI	ASSISTANT ENGINEER (SOUTH) DAHOD,,ESTATE OFFICER AND SENIOR DIVISIONAL ENGINEER	MS ARCHANA U AMIN
3099	SA/309/2017	30/04/2018	VANABHAI JIBHAI,	MR BC DAVE	SURAT KADIWALA MOMNA KABRUSTAN TRUST,PIRMOHAMMAD ABDUL RASUL MOMNA,GULAM MUSTUFA AHMADALI HAKIMJI	
3100	SA/311/2017	12/05/2017	MADHYA GUJARAT VIJ COMPANY LTD,	MR RITURAJ M MEENA	JALARAM COLD STORAGE,ISHWARBHAI CHOTABHAI PATEL,CHANDRIKABEN VITTHALBHAI PATEL	
3101	SA/316/2017	12/07/2017	KOMAL CHEMICALS AND INDUSTRIES,	MR DILIP B RANA	THAKUR PRASAD BHARGAV,RAJNITRAM GOVINDRAM CHAMAR,V K CHATURVEDI,MANUBHAI M DASADIA,HINDUSTAN SALTS LIMITED.(GOVT OF INDIA UNDERTAKING)	
3102	SA/317/2017	24/01/2018	KANKODIYA CHHOTALAL ISWARLAL,	MR KIRTIDEV R DAVE	VAGHRI SAMPATBHAI OKHABHAI,BRAHMANVADA GRAM PANCHAYAT	
3103	SA/318/2017	24/11/2017	MANJULABEN KISHOREBHAI PATEL,SANDHYABEN JAYANTILAL HIRPARA	MR MRUGEN K PUROHIT	BHIKHABHAI VAHSRAMBHAI VAGHASIYA,RADHABEN BHIKHABHAI VAGHASIYA,PRAVINBHAI BHIKHABHAI VAGHASIYA,ARVINDBHAI BHIKHABHAI VAGHASIYA,RASILABEN BHIKHABHAI VAGHASIYA	
3104	SA/319/2017	20/06/2019	VINAGAURIBEN W/O PRAKASHBHAI BHUPATRAI VYAS D/O CHUNILAL SHAH,	MR YOGESH G KANADE	PRAKASHBHAI BHUPATRAI VYAS,	MR VM DHOTRE,MR. MAYUR V DHOTARE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
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3105	SA/325/2017	01/10/2018	BANSHIRAM KALURAM PANDIT,ISMAILBHAI KAMALBHAI DIVAN,SHIVSHANKAR KALURAM PANDIT,ATULKUMAR GANPATLAL RAVAL,MUKESHKUMAR CHUNILAL MISTRI,SHAFIBHAI ABDULBHAI MEMON,GAFURBHAI ABDULBHAI MEMON,SAKTARBHAI HAJIBHAI MEMON,AJITKHAN NANEKHAN PENTAR,HEIR OF DECD. RAMESHBHAI JOGABHAI DILIPBHAI RAMESHBHAI BUMBADIYA,HEIR OF ASHABHAI VANKAR : GOVINDBHAI ASHABHAI VANKAR,BABUBHAI GHANABHAI THAKOR,RAJESHKUMAR GIRDHARLAL BHAT,DEVENDRASINH DEVDA,NAVINCHANDRA BABALDAS MEHTA,ARVINDBHAI BABALDAS MEHTA (ATA),JANUBHAI ALIBHAI MANSURI,KANUBHAI PASHOTTAMBHAI SONI,HEIR OF DECS. HEMCHANDBHAI PARAGBHAI PRAJAPATI : DHARMABHAI PARAGBHAI PRAJAPATI,BABUBHAI PRATAPBHAI BHAT,HEIR OF DECS. KANIYALAL BHABHUNATHJI BAROT:GOREDHANBHAI KANAIYALAL BAROT,KANTIBHAI VITHTHALBHAI PANCHAL,SHIVAJI GISAJI PRAJAPTI,KANTIBHAI LAKHUBHAI MOCHI,VALIBHAI MAHMADBHAI MEMON,ADAM KAMRUHAI LUTHAR,ADMINISTRATOR OF SARESHSINH MAGANSINH: RANJITSINH RAV RAJPUR,HEIR OF DECD. RANJITSINH DARBAR LOJVALA: BIHOLA RANJITSINH M.,HEIR OF DECS. MOTIBHAI KODARBHAI DARJI: JAYANTIBHAI K.DARJI,HEIR OF DECS. NATHABHAI CHHAGANBHAI NAI: KODARBHAI CHHAGANBHAI NAI,ADMINISTRATOR OF SURESHBHAI GANPATBHAI SIHODI: JAGDISHKUMAR HETMAJI BHATI,HEIR OF DECEASED MAGANBHAI KISANBHAI SINDHI: DIPAKKUMAR KISHANBHAI SINDHI,HEIR OF DECS. SOMNATHSINH BAHADURSINH: JAGDISHSINH SOMNATHSINH,ADMINISTRATOR OF SHANKARBHAI DULABHAI VAGHARI: BHURAJI KREISHNAJI PRAJAPATI,ADMINISTRATOR OF SAIYADBHAI K. SHAMALBHAI: CHANDUBHAI DABHI,ISMAILBHAI MEMON (RADIO VALA),THAKORNATH KALUNATH MADARI,RAMESHCHANDRA NAI,FAKIRMAHMAD VALIBHAI MEMON,HEIR OF DECS. SURAMNATH KANNATH: BHAGANATH SURAMNATH MADARI,KEVALJI BHIKHAJI PRAJAPATI,SHANKARBHAI GHANABHAI SOLANKI,DEVCHANDBHAI CHHAGANBHAI BHAMBHI,CHHAGANBHAI GANESHBHAI BHAMBHI,ASHVINBHAI AMRUTBHAI DHOBI,HEIR OF DECD. RAMABHAI KHODABHAI VAGHARI: RAJUBHAI RAMABHAI VAGHARI,ADMINISTRATOR OF RANCHHODBHAI SAKALCHAND NAI: GHANSHYAMBHAI KESHAVLAL BHATIYA,ALKHABHAI MOTIBHAI THAKARDA,MOGHABHAI PATEL,HEIR OF DECD. JASAJI CHANDAJI BHAT:BHUPENDRA JASAJI BHAT,VASANT CHUNILAL MISTRI,HIMATSINH SAMATMAL SINDHI,ISHVARBHAI RAMABHAI VAGHARI,MANSUKHBHAI KANUBHAI VAGHARI,KAKUBHAI KANUBHAI VAGHARI,PRATAPBHAI KANUBHAI VAGHARI,HEIR OF DECS. BACHUBHAI KANUBHAI VAGHARI:GOVINDBHIA BACHUBHAI VAGHARI,KANTIBHAI KANUBHAI VAGHARI,JAGSINH DATABHAI BHARATAI,AMRAJI MAGANJI BHARATARI,KANTIBHAI RAMABHAI VAGHARI,MOHANBHAI HANSABHAI BHARATARI,KANAJI RADHABHAI BHARATARI,PUNJABHAI BHARATARI,BAHADUR DHARAMABHAI BHARATARI,KHEMABHAI SABIRBHAI,BABUBHAI	MR ANUJ K TRIVEDI	HEIRS OF DECD. DHULIBEN, WD/O THAKARDA HEMAJI PANJAJI RATNAJI, PATEL KODARBHAI MANGABHAI,	MR KB PUJARA

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3106	SA/335/2017	18/11/2019	PASCHIM GUJARAT VIJ COMPANY LTD,EXECUTIVE ENGINEER (DEPUTY ENGINEER)	MR DIPAK R DAVE	L.H. OF DECD. KARANSINH SUKHABHAI,RADHABEN SUKHABHAI SISODIYA,SONIBEN KARANSINH SISODIYA,KAJALBEN KARANSINH SISODIYA,KALPESH KARANSINH SISODIYA	,NOTICE SERVED
3107	SA/336/2017	11/03/2017	NARANBHAI TRIKAMBHAI SARVAIYA,	MR AB GATESHANIYA	DISTRICT COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR	
3108	SA/337/2017	21/11/2017	SAROJBEN WD/O DASHRATHSINH RAOLJI,KANAKSINH DASHRATHSINH RAOLJI,GHANSHYAMSINH DASHRATHSINH RAOLJI,JASHPALSINH DASHRATHSINH RAOLJI,JAYRAJBEN D/O DASHRATHSINH RAOLJI	(MR NIRAL R MEHTA)	KUNDANSINH JEETSINH RAOLJI,HARENDRASINH JEETSINH RAOLJI,SURENDRASINH JEETSINH RAOLJI,RANVEERSINH JEETSINH RAOLJI,DILHARBA JEETSINH RAOLJI	DS AFF.NOT FILED (N),MR ATIT D THAKORE
3109	SA/341/2017	15/11/2019	KARYAPALAK IJNER SHRE, GUJARAT HOUSING BOARD,JAGIR VYAVASTHAPAK SHRI, GUJRAT HOUSING BOARD	(MR NIRZAR S DESAI)	JITENDRA PRANJIVAN PAREKH,STATE OF GUJARAT,CHAIRMAN SHRE,PRAMUKH SHRI,HARISHBHAI RATILAL MEHTA	,NOTICE SERVED BY DS,MR BOMI H SETHNA,CHETAN D DAVE,PRASHANT Y SOLANKI
3110	SA/347/2017	09/12/2018	ARJANBHAI VARDHAJI KAPDI,	MR ANKIT Y BACHANI	VARDHAMAN TAP AYAMBIL TRUST,	MR N P CHAUDHARY,MR VIJAY R DESAI
3111	SA/349/2017	12/04/2017	MAHENDRA DEVUBHA KER,	MR SATISH A PANDYA	HEIRS OF DECEASED GAJUBHA KHIMABHA KER,MAJIBA GAJUBHA KER,HEIRS OF DECEASED NARENDRA GAJUBHA KER,KAMUBNEN NARENDRA KER,MINOR TRUSHA NARENDRA KER,MINOR PARTH NARENDRA KER,MANBHA GAJUBHA KER,HEIRS OF DECEASED JAYENDRA GAJUBHA KER,RACHANA JAYENDRA KER,DHARVI JAYENDRA KER,DEVYANI GAJUBHA KER,FALGUNI GAJUBHA KER,NAGJIBHA VARJANGBHA KER	,MR JIGAR G GADHAVI
3112	SA/351/2017	22/11/2017	UTTAR GUJARAT VIJ COMPANY LTD,UTTAR GUJARAT VIJ COMPANY LTD	MR PREMAL R JOSHI	VASANATABEN THAKOR WD/O SOVANJI VASTAJI,THAKOR BHIKHAJI SOVANJI,THAKOR LALJI SOVANJI,THAKOR PAKAJI SOVANJI,MINOR THAKOR LAVJIJI SOVANJI	,MR SIDDHARTH H DAVE,KOMAL S DAVE
3113	SA/352/2017	03/06/2019	PATEL NANJIBHAI AMBARAM,PATEL RAMILABEN D/O PATEL AMBARAM JORABHAI AND W/O NANJIBHAI AMBARAM	MR KRUNAL D PANDYA	PATEL MANILAL REVABHAI,PATEL DEVCHANDBHAI REVABHAI	MR MIG MANSURI
3114	SA/353/2017	07/03/2019	RAMJI BECHARBHAI GOHIL,KAILASHCHANDRA RAMJI GOHIL,VASANTBEN RAMJI GOHIL	(MR MB GANDHI),MR CHINMAY M GANDHI	PRABHUDAS BECHARBHAI GOHIL,CHATURBHAI BECHARBHAI PATEL,MOTIBEN CHATURBHAI PATEL,LEGAL HEIRS OF HARGOVINDDAS CHTURBHAI PATEL,LILAVATIBEN VITTALBHAI D/O CHATURBHAI BECHARBHAI GOHIL,SARASWATIBEN WD/O HARGOVINDDAS GOHIL,POPATBHAI BECHARBHAI GOHIL,JIVIBEN POPATBHAI GOHIL,JAGDISH POPATBHAI GOHIL,SHANTILAL POPATBHAI GOHIL,CHANDRAKANT POPATLAL GOHIL,BHANUBEN RAMNIKLAL,RAMJIBHAI BECHARBHAI GOHIL,KAMLABEN RAMJIBHAI GOHIL,URMILABEN RAMJIBHAI GOHIL,ANJANABEN RAMJIBHAI GOHIL,KAMLABEN RAMJIBHAI GOHIL	,NOTICE SERVED BY DS,SERVED BY RPAD (N),NOTICE UNSERVED,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N)
3115	SA/354/2017	04/03/2018	UNION OF INDIA,SUPRETENDENT OF POST OFFICE	MS VYOMA K JHAVERI	CHIMANLAL DURLABHJI CHAVDA,SHARDABEN CHIMANLAL CHAVDA	MR DIPAL R RAVAIYA
3116	SA/356/2017	20/11/2017	ABDULHAQQ ABDULRAHIM BIDANI,	MR P P MAJMUDAR	GODHRA NAGARPALIKA,CHIEF OFFICE	
3117	SA/363/2017	12/12/2017	TIRUPATI MARBLES LIMITED,	MR JIGAR G GADHAVI	STATE OF GUJARAT,	
3118	SA/373/2017	13/01/2020	HARMANBHAI SHANABHAI PATEL,NARMADABEN HARMANBHAI PATEL,SATISHBHAI HARMANBHAI PATEL,PRAVINBHAI HARMANBHAI PATEL	MR NIRAV C THAKKAR	SHANTUBHAI SOMABHAI PATEL,RAJESHBHAI NATUBHAI PATEL,BABUBHAI SOMABHAI PATEL,MUKUNDBHAI MANUBHAI PATEL	MR.ADITYA J PANDYA
3119	SA/375/2017	07/05/2018	L.K. VALA(LAXMANSINH KUMBHABHAI VALA),	MR AMAR D MITHANI	BANK OF BARODA,NANU DEVJI CHAUHAN	NOTICE SERVED BY DS
3120	SA/377/2017	07/04/2018	RAIJIJI BABAJI THAKOR,	MR VIRAT G POPAT	VINODBHAI PURSOTTAMDAS MATADAR,AKLABEN VINODBHAI MATADAR,DEVANGBHAI MANIBHAI PATEL,BACHUJI BABAJI THAKOR,JESANGJI BABAJI THAKOR	,MR AS VAKIL
3121	SA/382/2017	22/06/2018	SARVAJANIK VYAYAM MANDIR,	MR JAYRAJ CHAUHAN	ANAND NAGARPALIKA,COLLECTOR, ANAND,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER,MR JAPAN V DAVE

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3122	SA/383/2017	21/12/2017	VINUBHAI BUDHABHAI PATEL,MADHUBEN WIFE OF VINUBHAI BUDHABHAI PATEL	(MR NIRZAR S DESAI)	GAUTAMBHAI SHANABHAI BIN BABARBHAI PATEL,RAVJIBHAI SHANABHAI BIN BABARBHAI PATEL,ARVINDBHAI RAVJIBHAI BIN BUDHABHAI PATEL	,MRS NISHA M PARIKH
3123	SA/386/2017	08/08/2018	SUNDERBHAI DHANRAJMAL NIHALANI,	MR P P MAJMUDAR	HASMUKHBHAI DESAIBHAI PATEL,L.H. OF DECD. HARSHADBHAI HASMUKHBHAI PATEL,SANJAY HARSHADBHAI PATEL,KAMLESH HARSHADBHAI PATEL,PALAK HARSHADBHAI PATEL,BHUMIKA HARSHADBHAI PATEL,BHAKTRAJ JETHALAL BRAHMBHATT,L.H. OF RAJUBHAI MANGALBHAI DESAI,LATABEN RAJUBHAI DESAI,NIRAVKUMAR RAJUBHAI DESAI,RAVIKUMAR RAJUBHAI DESAI	,NOTICE NOT RECD BACK
3124	SA/389/2017	30/01/2019	A I LANGA,	MR P P MAJMUDAR	SUPERINTENDENT OF POST OFFICE,OFFICE OF THE SUB-DN. INSPECTOR OF POST,THE DIRECTOR OF ACCOUNT (POSTAL)	MR DEVANG VYAS
3125	SA/392/2017	21/03/2018	ABDULKADAR MIYA AHEMAD SHAIKH,KHUTEJABIBI ABDULKADAR SHAIKH	MR KUNJAL D PANDYA	HEIRS OF LATE HOMAY ADI LAKDAWALA MAHARUKH ADI LAKDAWALA,	MR HARSHAD J SHAH
3126	SA/397/2017	27/06/2018	ANAND SONS OVERSEAS TRADING PVT LTD,SUDHIRBHAI ANANDPARA,RAJESHBHAI ANANDPARA	MR GM AMIN	TRIVEDI INDUSTRIES,	
3127	SA/404/2017	23/01/2018	LILY DELPHIA SUSIRAJ ANTHONY,MARI SUSIRAJ ANTHONY,THOMAS SUSIRAJ ANTHONY,SOFIA SUSIRAJ ANTHONY,JULIE SUSIRAJ ANTHONY,SAMSON SUSIRAJ ANTHONY,JOHNSON SUSIRAJ ANTHONY	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	LEGAL HEIRS OF BASHEER AHMED SAMID,JAHEDA D/O BASHEER AHMED SAMID,MASUMA D/O BASHEER AHMED SAMID,SHANKAR CHETANDAS HENTANI,MAHIPATSINGH GAUGATSINGH,VINUBHAI NRAJLAL ADHIKARI	,MR DR BHATT,MR. BK. RAJ
3128	SA/406/2017	21/03/2018	PAMKAJBHAI DINESHBHAI PARMAR,	MR KIRTIDEV R DAVE	MINALBEN PANKAJBHAI PARMAR AND D/O MAHENDRABHAI,	
3129	SA/4/2018	19/11/2019	HIRUBEN CHHAGANBHAI WD/O DECD. CHHAGANBHAI BHIMJI,KATESHIYA DAMJIBHAI CHHAGANBHAI,NARMADABEN NARANBHAI KHANDHAR,MANIBEN RAMJIBHAI PARMAR,GANGABEN RAVJIBHAI KHANDHAR	MR HASIT H JOSHI,TANMAY B JOSHI	REGISTRAR,SUPERINTENDENT,DIRECTOR PENSION AND PROVIDENT FUND	NOTICE SERVED BY DS,MR RC KAKKAD
3130	SA/7/2018	05/10/2019	THAKOR AJITSINH KARSHANJI,	MS KAVITA B GAJJAR,RAKESHKUMAR N GAJJAR	THAKOR SAPNABEN AJITSINH,	MR. DHAVAL G BAROT,SANKET K PANDYA
3131	SA/10/2018	15/11/2019	JITENDRABHAI PRANJIVANBHAI PAREKH,	MR BOMI H SETHNA	STATE OF GUJARAT,CHAIRMAN,EXECUTIVE ENGINEER,JAGIR VYAVSTHAPAK,GUJARAT HOUSING BOARD VASAHAT MANDAL,VAGHESHWARI CONSTRUCTION LIMITED	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR NIRZAR S DESAI)
3132	SA/11/2018	15/11/2019	JITENDRABHAI PRANJIVANBHAI PAREKH,	MR BOMI H SETHNA	STATE OF GUJARAT,CHAIRMAN,EXECUTIVE ENGINEER,JAGIR VYAVSTHAPAK,GUJARAT HOUSING BOARD VASAHAT MANDAL,VAGHESHWARI CONSTRUCTION LIMITED	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR NIRZAR S DESAI),CHETAN D DAVE
3133	SA/12/2018	21/06/2018	SHARDABEN MOHANBHAI PATEL,PRAKASHBHAI MOHANBHAI PATEL,RASIKBHAI MOHANBHAI PATEL,BHARATBHAI MOHANBHAI PATEL	MR YOGESH G DEV	NARANBHAI BHIKABHAI PATEL,KHUSHALBHAI BHIKABHAI PATEL	NOTICE SERVED,MR JIGAR P RAVAL
3134	SA/21/2018	18/07/2018	LAXMANBHAI GOVINDBHAI SOLANKI,	MR NIRAV R MISHRA	AMRUTBHAI GOVINDBHAI SOLANKI,NAGINKUMAR JETHALAL PARMAR	NOTICE SERVED BY DS,MR. NISHIT P GANDHI
3135	SA/24/2018	22/06/2018	HEIRS OF DECEASED PATEL BABUBHAI MOHANBHAI,PATEL BHARATKUMAR BABULAL,PATEL DHARMENDRAKUMAR BABULAL,PATEL SHANTABEN WIFE OF BABULAL,PATEL GOVINDBHAI MOHANBHAI,PATEL SOMABHAI MOHANBHAI,HEIRS OF DECEASED PATEL AMBALAL BAICHAD,PATEL JAYANTILAL AMBALAL,PATEL DASHRATHBHAI AMBALAL,PATEL MAHESHBHAI AMBALAL	MR PANKAJ K SONI	HEIRS OF DECEASED BHAGVANBHAI JETHABHAI,PATEL SHANTABEN WIFE OF BHAGVANBHAI,PATEL MAHENDRABHAI BHAGVANBHAI,PATEL NITINBHAI BHAGVANBHAI,PATEL PARSOTTAMBHAI JETHABHAI,UNJHA NAGARPALIKA,UNJHA VIKAS VISTAR SATTA MANDAL AT UNJHA,TOWN PLANNING OFFICER, UNJHA NAGARPALIKA, UNJHA, DIST. MAHESANA	,MR MIG MANSURI,MR KEYUR A VYAS

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3136	SA/25/2018	23/07/2019	DILIPKUMAR RAMNIKLAL MEHTA,	MR. PARTH H BHATT,DHARA P BHATT	DILIPKUMAR MANSUKHLAL MEHTA,	JENIL M SHAH
3137	SA/26/2018	17/01/2019	KAMLESHBHAI NARENDRAKUMAR DAVE,RAJUBEN KAMLESHBHAI DAVE	MR RAXIT J DHOLAKIA	NARENDRAKUMAR HIRALAL DAVE,JAYABEN NARENDRAKUMAR DAVE,NEHABEN RAJESHKUMAR DESAI	
3138	SA/36/2018	07/08/2019	JAGADISHBHAI RANCHHODBHAI VADGAMA,	MR NIRAV C THAKKAR	HEIRS OF DECEASED MAHENDRABHAI PATEL,AXAY MAHENDRABHAI PATEL,NAYAN MAHENDRABHAI PATEL,ARUNBHAI RANCHHODBHAI PATEL,VADODARA MUNICIPAL CORPORATION	,MR NILESH A PANDYA,MR HRIDAY BUCH
3139	SA/39/2018	10/11/2018	GIRISHBHAI RAMANBHAI PATEL,DILIPBHAI RAMANBHAI PATEL,RAJESHBHAI RAMANBHAI PATEL	MR BS NILAK,MR. KANJIBHAI M BHUT	BHAVNABEN D/O BHAILALBHAI MANSUKHBHAI W/O PRAVINBHAI MAGANBHAI PATEL,	
3140	SA/40/2018	17/07/2019	CHANDRAKANT KANTILAL BHATT,	MR HASIT H JOSHI	JANAKARAY KANTILAL BHATT,KAUSHIK KANTILAL BHATT	MR. ZALAK B PIPALIA
3141	SA/43/2018	13/06/2019	MANDABHAI MASABHAI BHARWAD,BIJALBHAI MANDABHAI BHARWAD,VISABHAI MANDABHAI BHARWAD	MR. HEMAL SHAH	DIWALIBEN AMBABHAI MENDPARA,	MS TRUSHA K PATEL,MR. NIRAV G RAMANI
3142	SA/46/2018	25/03/2019	MADINABEN ABDULMAJID MANSURI,HANIFABEN IBRAHIMBHAI MANSURI,ZARINABANO MOHEMMADSIDDQ MANSURI	MR MS MANSURI	YUSUF REHMANBHAI DHOBI,JARINABIBI HUSENBHAI PINJARA,SAFIBHAI MUSABHAI MANSURI	,MR SUNIL S JOSHI
3143	SA/48/2018	26/02/2018	BHARATKUMAR TRIBHOVANDAS PANDYA,	MR. NISHIT P GANDHI	MEPANI TUSHAR KANTILAL,	
3144	SA/60/2018	03/11/2019	DESAI KALUBHAI MALABHAI,	MR HIMANSU M PADHYA	DELOSANIYA NATVARJI MASHRUBHAI,DELOSANIYA PRADHANJI MASHRUBHAI,DELOSANIYA SURESHJI MASHRUBHAI,DELOSANIYA POPATJI MASHRUBHAI,DELOSANIYA JAYANTIJI MASHRUBHAI,DELOSANIYA VADANJI MASHRUBHAI,DELOSANIYA RAMANJI MASHRUBHAI,DELOSANIYA GEETABEN MASHRUBHAI,DELOSANIYA MASHRUBHAI LAKHMANBHAI	
3145	SA/62/2018	31/07/2019	AMINABEN DAOUDBHAI SANGHAR THROUGH POA ANVARBHAI DAUODBHAI SANGHAR,	MS VANDANA L BHATT,HCLS COMMITTEE	PIYUSHBHAI RAMESHBHAI GANATRA,IQBAL JUSAB PALEJA,PARTNER OF PARTNERSHIP FIRM HONEST DEVELOPERS,PALLAVIBEN DHARMESHBHAI JAGODIYA,SAKHAVATALI SULEMANBHAI JAGARALA,SADIKALI GULAM HUSAIN JAGARALA,ABDUL RASULBHAI JAGARALA,VALIBHAI SULEMANBHAI JAGRALA	NOTICE SERVED,NOTICE SERVED BY DS,MR PREMAL S RACHH,MS MEENA VYAS
3146	SA/65/2018	16/04/2019	LEGAL HEIRS OF DECD. BABLABHAI @ BABUBHAI LAXMANBHAI VASAVA AND,DHANESHBHAI BABLABHAI @ BABUBHAI VASAVA,KANCHANBHAI BABLABHAI @ BABUBHAI VASAVA	MR NK MAJMUDAR	LEGAL HEIRS OF DECD. SOMABHAI BHARMAL VASAVA,MOHANBHAI SOMABHAI VASAVA,JAGDISHBHAI SOMABHAI VASAVA,DECEASED KANUBHAI SOMABHAI VASAVA,DECEASED MANUBHAI SOMABHAI VASAVA,NARMADABEN SOMABHAI VASAVA,MENKABEN SOMABHAI VASAVA,SANJAYBHAI KANUBHAI VASAVA,ANJUBEN KANUBHAI VASAVA,LEELABEN WD/O MANUBHAI SOMABHAI VASAVA,VIJAYBHAI MANUBHAI SOMABHAI VASAVA,VARSHABEN MANUBHAI SOMABHAI VASAVA	
3147	SA/96/2018	10/10/2019	BASHIRBHAI FAKIRBHAI KOTIYA,HANIFBHAI FAKIRBHAI KOTIYA,ISMAILBHAI FAKIRBHAI KOTIYA,LH OF DECD ISHSWARLAL NATHUABAI GANDHI,RAKESHKUMAR ISHWARLAL GANDHI	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECD. GULAM MURTUZA GULAM MOHMAD SHAIKH,LH OF DECD GULAM AKBAR GULAM MOHMAD SHAIKH,BILIMORA NAGARPALIKA,ZUBEDABIBI GULAM MURTUZA SHAIKH,MOHMAD MUNAF GULAMNABI SHAIKH,SABANABIBI MOHMAD MUNAF SHAIKH,GULAM MAHYUDIN ULAM AAKBAR SHAIKH,GULAM HAIDER GULAM AKABAR SHAIKH,ABDUL REHMANGULAM AAKBAR SHAIKH,MOHMAD SAFI GULAM AKBAR SHAIKH	,MR. JAVED S QURESHI,HARSH V GAJJAR
3148	SA/108/2018	04/11/2019	PARSOTAM JADAV,	MR NITIN M AMIN	VALLABH GOVIND,LALJI GOVING,CHANA GOVING,SHOBHNABEN GOVINDJI	MS MEGHA JANI,MR MITESH L RANGRAS
3149	SA/111/2018	20/11/2018	RAMJI KARSAN DANGER,CHHANA RAMJI DANGER,KIRAN RAMJI DANGER,KARSAN SAMAT DANGER,VALABEN SAMAT DANGER	MR. HEMAL SHAH	P.G.V.C.L,P.G.V.C.L	MR RITURAJ M MEENA

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3150	SA/116/2018	12/03/2020	MATHAKIYA JIVABHAI HAJIBHAI,MATHAKIYA ROSHANBEN JALALBHAI,ASIBEN WD/O JIVABHAI MATHAKIYA,GULAMRASUL JIVABHAI MATHAKIYA,MAMADBHAI JIVABHAI MATHAKIYA,SAJIBHAI JIVABHAI MATHAKIYA,HUSSAINBHAI JIVABHAI MATHAKIYA,MEHBUBBBHAI JIVABHAI MATHAKIYA,RIMIBEN JIVABHAI MATHAKIYA W/O IBRAHIM ABDUL RAJE,JENAMBEN JIVABHAI MATHAKIYA W/O ABDULLA AHMAD BADI HAFIZ SAHEB	DECEASED LITIGANT,MR HARSHADRAY A DAVE	GARIYA MOTIBHAI MOMBHAI,RAVJIBHAI JESURBHAI MUNDHAVA	MR. JAVED S QURESHI
3151	SA/117/2018	12/03/2020	MATHAKIYA JIVABHAI HAJIBHAI,MATHAKIYA ROSHANBEN JALALBHAI,ASIBEN WD/O JIVABHAI MATHAKIYA,GULAMRASUL JIVABHAI MATHAKIYA,MAMADBHAI JIVABHAI MATHAKIYA,SAJIBHAI JIVABHAI MATHAKIYA,HUSSAINBHAI JIVABHAI MATHAKIYA,MEHBUBBHAI JIVABHAI MATHAKIYA,RIMIBEN JIVABHAI MATHAKIYA W/O IBRAHIM ABDUL RAJE,JENAMBEN JIVABHAI MATHAKIYA W/O ABDULLA AHMAD BADI HAFIZ SAHEB	DECEASED LITIGANT,MR HARSHADRAY A DAVE	MONABHAI MOTIBHAI MUNDHAVA,RAVJIBHAI JESURBHAI MUNDHAVA	MR. JAVED S QURESHI
3152	SA/123/2018	07/11/2018	PRABHUDAN KHODIDAN GADHAVI,	MR AR THACKER	HEIRS AND LRS OF DECD. BHANJI JAKHU HARIJAN,JAMNABEN WD/O BHANJI JAKHU,PREMJIBHANJI HARIJAN,VISHRAM ALIAS VASANT BHANJI HARIJAN,SHANTABEN DAYALAL HARIJAN,RAJUBEN GOPAL HARIJAN,MANJUBEN DAYALAL HARIJAN	,JENIL M SHAH
3153	SA/134/2018	27/01/2020	ZUBEDABEN USMANBHAI,DADUBHAI USMANBHAI,USMANBHAI KASAMBHAI,SHARIFABEN USMANBHAI	(MR NIRZAR S DESAI)	HALIMABEN MOHAMADBHAI KARGATHRA,FARIDABEN MOHADBHAI KARGATHRA,SUBHANBHAI MOHAMADBHAI KARGATHRA,ANVARHUSENT MOHAMADBHAI KARGATHRA,ZUBEDABEN MOHAMADBHAI KARGATHRA	
3154	SA/135/2018	27/01/2020	ZUBEDABEN USMANBHAI,DADUBHAI USMANBHAI,USMANBHAI KASAMBHAI,SHARIFABEN USMANBHAI	(MR NIRZAR S DESAI)	HALIMABEN MOHAMADBHAI KARGATHR,FARIDABEN MOHADBHAI KARGATHRA,SUBHANBHAI MOHAMADBHAI KARGATHRA,ANVARHUSEN MOHAMADBHAI KARGATHRA,ZUBEDABEN MOHAMADBHAI KARGATHRA	,(MR SIDDHARTH VARMORA),MR HEMAL K ACHARYA,MS JS VARMORA
3155	SA/140/2018	08/05/2019	PRADIPKUMAR MAGANLAL SODHA,	JENIL M SHAH	ANILKUMAR MULJIBHAI VAGHELA,AMAR RAMUBHAI SURADKAR,DOLATPARA GRAM PANCHAYAT THROUGH SARPANCH,JUNAGADH MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,STATE OF GUJARAT THROUGH THE COLLECTOR,SUB DIVISIONAL MANAGER,MAMLATDAR	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR HS MUNSHAW
3156	SA/146/2018	19/06/2018	HASMUKHBHAI KANTIBHAI BHARVAD,	MR HITESH N ACHARYA	CHANDUJI GABHAJI THAKOR,	
3157	SA/147/2018	23/08/2018	BHAGWATIBEN KANTILAL PRAJAPATI, POA OF VIPULBHAI CHIMANBHAI PATEL,	MR NAYAN D PAREKH	GIDC,MANAGING DIRECTOR, GIDC,ESTATE MANAGER, GIDC	(MR MB GANDHI),MR CHINMAY M GANDHI
3158	SA/159/2018	19/09/2018	NATVARLAL ASHABHAI PATEL,TARUNKUMAR NATVARLAL PATEL,MANVESHKUMAR NATVARLAL PATEL,ARUNABEN NATVARLAL PATEL,NITABEN NATVARLAL PATEL,RATILAL ASHABHAI PATEL,JAYANTIBHAI AMBALAL PATEL,BHARATBHAI VADILAL PATEL,SHAILESHBHAI VADILAL PATEL,BABUBHAI KALIDAS PATEL,POPATBHAI KALIDAS PATEL	(MR PV GAJERA),MR. HARDIK J JANI	DIPAKKUMAR NATVARLAL PATEL,	NOTICE SERVED BY DS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3159	SA/160/2018	28/06/2018	OWNER OF SABANAM ICE FACTORY SALIM SOKAT ALI PATNI,	MR PREMAL S RACHH	PASCHIM GUJARAT VIJ COMPANY LTD,BHOJANI HASMUKH MAGANLAL	
3160	SA/161/2018	28/06/2018	SHANTABEN BUDHABHAI SOLANKI,LAXMIBEN BUDHABHAI SOLANKI,RAMESHBHAI BUDHABHAI SOLANKI,RAJUBHAI BUDHABHAI SOLANKI,AMRATBEN SOLANKI WD/O BUDHABHAI SOLANKI,PRAKASHBHAI JASBHAI SOLANKI,NARENDRABHAI JASBHAI SOLANKI	MR SP MAJMUDAR	LEGAL HEIRS OF DECD. BHAILALBHAI FULABHAI MALI,LEGAL HEIRS OF DECD. RAMABHAI FULABHAI MALI,LAXMANBHAI FULABHAI MALI,NARESHBHAI PARSHOTTAM PATEL,PUJIBEN BHAILALBHAI MALI,RAMESHBHAI BHAILALBHAI MALI,VITHALBHAI BHAILALBHAI MALI,SHARDABEN VITHALBHAI MALI,KOKILABEN BHAILALBHAI MALI,TARABEN RAMABHAI MALI,MANISHABEN RAMABHAI MALI,MEENABEN RAMABHAI MALI,HARISHBHAI RAMABHAI MALI	
3161	SA/164/2018	07/04/2018	MINABEN VIJAYBHAI DESHANI,BHARATKUMAR KANTILAL DHANESHA,MADHUBEN YOGESHKUMAR MESVANIYA,VIJAYBHAI NANUBHAI DESHANI	(MR SANDEEP N BHATT),MS SONAL S BHATT	NAVINCHANDRA GULABRAY KOTAK,	MR. AVINASH G KOTAK
3162	SA/166/2018	07/12/2018	SULEMAN AADAMJIBHAI NAGARIYA,ASHRAF AADAMJIBHAI NAGARIYA	H N SEVAK	LEGAL HEIRS OF DECD. MOHAMMAD YAKUBMIYA MOHSINMIYA,	,MR PREMAL S RACHH
3163	SA/168/2018	25/03/2019	SHANTIBHAI SOMABHAI PATEL,RAJESH NATUBHAI PATEL	MR SP MAJMUDAR,MR. HJ KARATHIYA	DECEASED RANCHODBHAI PUJABHAI PADHIYAR,JAMANABEN W/O RANCHHODBHAI PUJABHAI PADHIYAR,RANJANBEN D/O RANCHHODBHAI PUJABHAI PADHIYAR,REKHABEN D/O RANCHHODBHAI PUJABHAI PADHIYAR,ARTIBEN D/O RANCHHODBHAI PUJABHAI PADHIYAR,PRAKASH RANCHHODBHAI PADHIYAR,KALIDAS PUJABHAI PADHIYAR,REVABEN W/O PUJABHAI DESAIBHAI PADHIYAR,JADABEN D/O PUJABHAI DESAIBHAI PADHIYAR,VIDHYABEN D/O PUJABHAI DESAIBHAI PADHIYAR,PADMAVATI DEVLPER, THROUGH PARTNER,,HASHMUKHBHAI RAMANBHAI PRAJAPATI,DHIRAJLAL NATHULAL GAJERA,NILESHBHAI GOVINDBHAI DHULESIA	,MR JINESH H KAPADIA
3164	SA/169/2018	07/05/2018	MAMAD HAJI HUSAIN,	SHIVANG A THACKER	THE STATE, THROUGH COLLECTOR,DEPUTY COLLECTOR,DISTRICT SUPERINTENDENT OF POLICE,MAMLATDAR,CHIEF OFFICER,CITY SURVEY SUPERINTENDENT,CHAIRMAN, BHUJ AREA DEVELOPMENT AUTHORITY	
3165	SA/171/2018	29/08/2018	LEGAL HEIRS AND REPRESENTATIVES OF LATE CHANDRAKANTBHAI MAGANBHAI PATEL,	HL PATEL ADVOCATES	JITENDRABHAI TALSHIBHAI RAI,RAMESHBHAI TALSHIBHAI RAI	MR MANTHAN K BHATT
3166	SA/177/2018	07/04/2018	FATIMA D/O RASULBHAI KAJUBHAI AND W/O FATESANG GHORI,JETUNBIBI D/O RASULBHAI KAJUBHAI AND W/O KESARBHAI BELIM,AMINA D/O RASULBHAI KAJUBHAI AND W/O HUSSAINBHAI PATHAN	MR PM BHATT	MIRZA AKBARBHAI RASULBHAI,BECHARBHAI CHHOTABHAI PATEL,HEIRS OF DECD. RAVJIBHAI MAHIJIBHAI,DIPEN SHAMBHUBHAI PATEL,KANUBHAI RAVJIBHAI	
3167	SA/178/2018	25/07/2018	UNION OF INDIA (BHARAT SANGH), GENERAL MANAGER,DIVISIONAL RAILWAY MANAGER (DRM),DIVISIONAL RAILWAY MANAGER (DRM),ASHWINKUMAR DUNGARBHAI VAGHELA	MS ARCHANA U AMIN	DINESHBHAI CHANDUBHAI MALESHIYA,BHAJANSINH PRITAMSINH BANGA,HARDEVBHAI BABURAM SHAH,THE STATE, THROUGH COLLECTOR, SABARKANTHA	
3168	SA/179/2018	19/07/2018	PATEL JIVABHAI MAFATBHAI,	MR VIJAY H NANGESH,JIGNESHKUMAR M NAYAK	PATEL KHODABHAI HARJIVANDAS,	MR AJAY S JAGIRDAR
3169	SA/180/2018	19/07/2018	PATEL JIVABHAI MAFATBHAI,	MR VIJAY H NANGESH,JIGNESHKUMAR M NAYAK	PATEL PRAVINBHAI BHAGUBHAI SINCE DECD. THROUGH HIS HEIRS,PATEL SUNITABEN PRAVINBHAI,PATEL KHODABHAI HARJIVANDAS	MR AJAY S JAGIRDAR
3170	SA/181/2018	08/02/2018	SIDDHARTH ORGANICS INDUSTRIES THROUGH PROPRIETOR SUNIL B DAS,	MR MANISH S SHAH	ATUL LTD,	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3171	SA/182/2018	19/12/2018	DINESHCHANDRA DWARKADAS PATEL KARTA OF DINESHCHANDRA DWARKAAS PATEL FAMILY TRUST,	MR NM KAPADIA	NARESHKUMAR ARJANBHAI THAKOR,	JENIL M SHAH
3172	SA/183/2018	19/07/2018	PATEL JIVABHAI MAFATBHAI,	MR VIJAY H NANGESH,JIGNESHKUMAR M NAYAK	SHAKRIBEN D/O MAFATLAL MADHAVDAS,MADHIBEN D/O MAFATLAL MADHAVDAS,PATEL KANUBHAI DHULABHAI,PRAJAPATI PRAVINBHAI BECHARBHAI,PATEL KHODABHAI HARJIVANDAS,PATEL PRAVINBHAI BHAGUBHAI SINCE DECD THROUGH HEIRS,PATEL MAHESHBHAI BHAGVANDAS,PATEL SUNITABEN PRAVINBHAI,PATEL ADARSHKUMAR PRAVINBHAI	,MR AJAY S JAGIRDAR
3173	SA/184/2018	07/05/2018	BHARATKUMAR DHANAJIBHAI KUBER,	MR NAVALDAN R LANGA	MARKAND UMEDLAL JOSHI,	MR SP MAJMUDAR
3174	SA/187/2018	19/07/2018	RAMSING FATESING PADHIYAR,MAHENDRABHAI RAISING PADHIYAR	MR SATISH A PANDYA	PRAVINBHAI CHUNIBHAI PATEL,KANUBHAI CHUNIBHAI PATEL	MR NILESH A PANDYA
3175	SA/190/2018	27/09/2018	DINESHKUMAR MADHAVLAL PATEL,	MR. ARCHIT P JANI	M/S AMI CORPORATION,NAINESHKUMAR DASHRATHLAL FADIA	RULE UNSERVED,MR. JAIMIN R DAVE
3176	SA/191/2018	22/07/2019	LEGAL HEIRS OF LATE GANDAJI CHHAGAJI THAKORE,MAFAJI GANDAJI THAKORE,LEGAL HEIRS OF LATE RAMAJI CHHAGAJI THAKORE,BHIKAJI RAMAJI THAKORE,LEGAL HEIRS OF LATE DHANAJI CHHAGAJI THAKORE,RANJITJI DHAJAJI THAKORE,LEGAL HEIRS OF LATE CHHAGAJI RAJAJI THAKORE,KANTIJI CHHAGAJI THAKORE	MR MB GOHIL	DEVENDRABHAI MANILAL JOSHI,LEGAL HEIRS OF LATE CHHAGAJI RAJAJI THAKORE,PUNJAJI CHHAGAJI THAKORE	,(MR MB GANDHI),MR CHINMAY M GANDHI
3177	SA/196/2018	08/09/2018	PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH EXECUTIVE ENGINEER (O AND M),	MR DIPAK R DAVE	JAYESHKUMAR KANAKSINH JADEJA,GIRISHKUMAR KANAKSINH JADEJA,DIPAKKUMAR KANAKSINH JADEJA,RAJESHKUMAR KANAKSINH JADEJA,JANAKKUVARBA KANAKSIN JADEJA	RULE UNSERVED
3178	SA/209/2018	23/08/2018	MADHYA GUJARAT VIJ COMPANY LTD,	MR SP HASURKAR	SABERABIBI MAHMAD CHHUNGA,	RULE SERVED BY DS
3179	SA/211/2018	09/05/2018	PATEL RAMANBHAI MATHURBHAI,	MR CHIRAG B PATEL	GOVINDBHAI CHHOTABHAI PATEL,MANUBHAI CHHOTABHAI PATEL,BHAGUBHAI CHHOTABHAI PATEL,VIRENDRABHAI CHHOTABHAI PATEL	,MR PARTHIV B SHAH
3180	SA/216/2018	19/07/2018	SHARDABEN WD/O RANCHHODBHAI DAHYABHAI MISTRY,	MR YOGESH G DEV	KAPILABEN KANTIBHAI PATEL,PRAKASH KANTIBHAI PATEL,MINABEN KANTIBHAI PATEL	
3181	SA/220/2018	09/06/2018	RANABHAI LAKHMANBHAI BATI,	G K VAGHANI	DISTRICT PANCHAYAT, JUNAGADH,STATE OF GUJARAT	
3182	SA/223/2018	31/07/2018	AMINABEN WD/O YUSUFBHAI SHEIKH,	MS FARHANA Y MANSURI	RAUF ALIAS ASLAMBHAI RAJAKBHAI BACHAU,BASITBHAI SATTARBHAI PANWALA,IMTIYAZ IBRAHIMBHAI POTJIYAWALA,SALIMBHAI IBRAHIMBHAIPOTHIYAWALA,MUNAWARBHAI YUNUSBHAI TARSAIWALA,IQBALBHAI HAJI IBRAHIMBHAI DANDHALA,FAISALBHAI GAFARBHAI NAVIWALA,MAKBULBHAI SIDDIKBHAI NAVIWALA,JIKARBHAI KARIMBHAI POTHIYAWALA	
3183	SA/227/2018	08/08/2018	BHARATBHAI NANABHAI HARIJAN,KAMUBEN BHARATBHAI HARIJAN	MR. JAY M THAKKAR,VIRAJ P THAKKAR	MANGALSINGH SHYAMSINGH GIL,	,MR YATIN SONI
3184	SA/228/2018	08/02/2018	MADHYA GUJARAT ELECTRICITY COMPANY LTD.,	MR VIRAL J DAVE	KALPESHBHAI NAVINCHANDRA BHATT,	
3185	SA/233/2018	23/08/2018	LALLUBHAI LEMBABHAI DESAI,	MR JV JAPEE	FATAJI KALAJI-DECD. THROUGH LEGLA HEIRS,MANGIBEN WD/O FATAJI KALAJI,HARKHABEN D/O FATAJI KALAJI,DAKSHABEN D/O FATAJI KALAJI,BADARJI FATAJI,BHAGATJI FATAJI,VEENABEN D/O FATAJI KALAJI,RAMESHKUMAR SHAKARAJI THAKOR	,MS TRUSHA K PATEL,MR ABHAYKUMAR P SHAH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3186	SA/234/2018	29/08/2018	PATEL HARJI SHAMJI,CHHAGANLAL NARNABHAI PATEL,HEIRS OF DECEASED DHANJI MANJI PATEL,HEIRS OF DECEASED BABULAL BHIMJI GLANGA,VISHANJI PRAGJI,JAYANTILAL KHENGAR,DINESH DHANJI PATEL,MAHESH DHANJI PATEL,SARLA VITTHALDAS PATEL,SONBAI BABU GALANGA,KAMALABEN DEVJI LADHA SANGAR,KHIMRAJ BABU SANGAR(GALANGA),SHIVJI BABU SANGAR(GALANGA),LILUBEN JAGDISH VELJI CHAUHAN,MITHUBEN BUDHIAJUMA SANGAR	,MR MEHUL SHARAD SHAH	DHARMSHI MEGHJI SHIVLA SINCE DIED THROUGH LEGAL HEIRS AND REPRESENTATIVE BIPIN DHARAMSINH SAVLA,	MR VISHAL C MEHTA
3187	SA/235/2018	05/10/2019	DIWAN IBRAHIMSHA NATHUSHA,SUGARABIBI IBRAHIMSHA NATHUSHA DIWAN,KALUSHA IBRAHIMSHA DIWAN,SULTANBANU W/O KALUSHA IBRAHIMSHA DIWAN,JAMANSHA IBRAHIMSHA DIWAN,SABIRSHA IBRAHIMSHA DIWAN,HAKIMBANU W/O SABIRSHA IBRAHIMSHA DIWAN	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	SUNNI MUSLIM MASJID AND KABRASTAN,SHIRAJ ABDULRAHIM CHINTAMAN,SIRAJ MOHAMMED ALIMOHAMAD MAKRANI	,RULE SERVED
3188	SA/236/2018	19/09/2018	BABUBHAI USHMANBHAI MANDLI,	MR APURVA R KAPADIA	MEHBUBBHAI RASULBHAI MANDALI,MAHMADBHAI RASULBHAI MANDLI,AABEDABEN MAHMADBHAI MANDLI,MAKBUL MAHMADBHAI MANDLI	,MR PRATIK Y JASANI,A R KADRI
3189	SA/248/2018	23/08/2018	DECEASED MAHESHBHAI CHIMANBHAI PATEL,SHANTABEN MAHESHBHAI PATEL,CHETNABEN MAHESBHAI PATEL	MR SUNIL S JOSHI	AAYSHA IBRAHIM DAVJI,MANILAL LALJIBHAI PATEL,JAYANTIBHAI AMBALAL DARJI,RAMESHCHANDRA SHANABHAI PANCHOLI	
3190	SA/254/2018	18/09/2018	ILABEN D/O VASANJIAKHABHAI AND W/O BIPINCHANDRA ISHWARLAL DESAI,	MR AMIT V THAKKAR	HARSHADBHAI RAMANBHAI,	MR ASPI M KAPADIA
3191	SA/256/2018	09/12/2018	MADHABHAI DAHYABHAI MITHAPARA,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	JIVANBHAI TAPUBHAI JADAV,	MR KUNAL S SHAH
3192	SA/258/2018	20/09/2018	MAGANBHAI BALUBHAI,RAMANBHAI BALUBHAI,RANJITBHAI DAHYABHAI,RATILAL BALUBHAI,ANILBHAI MAGANBHAI,JAYESHBHAI MAGANBHAI,NARESHBHAI RATILAL,HEMANT RATILAL,ASHOK RAMANLAL,GEEJUBHAI RAMANLAL,ATUL RAMANLAL	HARDIK D MEHTA	LILAVATIBEN NAGINBHAI D/O BALUBHAI BHANABHAI,PADMABEN SHANTILAL D/O BALUBHAI BHANABHAI,LILABEN BHIKHABHAI,KISHOREBHAI BHIKHABHAI,VINUBHAI BHIKHABHAI,SHILABEN DAHYABHAI,LILUBEN DAHYABHAI,MINOR HENALI D/O JAYESHBHAI DAHYABHAI,DAHYABHAI NARSINGBHAI,DIMPALBEN KISHOREBHAI,HEMABEN KISHOREBHAI,JATINBHAI KISHOREBHAI,TARABEN D/O DAHYABHAI BALUBHAI,CHANCHALBEN D/O DAHYABHAI BALUBHAI,JASHUBEN D/O DAHYABHAI BALUBHAI,SHARDABEN D/O DAHYABHAI BALUBHAI,REKHABEN D/O DAHYABHAI BALUBHAI,BHANUBEN WD/O VINUBHAI ALIAS VINODBHAI BHIKHABHAI PATEL,MANISHABEN D/O VINUBHAI ALIAS VINODBHAI BHIKHABHAI PATEL,SUNILBHAI VINUBHAI ALIAS VINODBHAI PATEL,MAHESHBHAI VINUBHAI ALIAS VINODBHAI PATEL	,VIRAL K SHAH,DR. SHAILESH R. PATEL
3193	SA/259/2018	08/08/2018	VASANTBHAI JETHALAL KODRANI,JAGDISH JAIRAMBHAI RAVARIA,PRAVIN JAIRAMBHAI PATEL	MR ASHISH M DAGLI	BRAHMAKSHATRIYA GNATI PANCH THRU TRUSTEE AND PRESIDENT RAMESHBHAI JETHALAL CHHATBAR,	
3194	SA/260/2018	28/11/2018	MAHALAXMI OIL MILLS, VADNAGAR,	(MR MAHENDRA K PATEL)	GUJARAT ELECTRICITY BOARD,	
3195	SA/267/2018	07/09/2019	JAMNADAS MANGALDAS SHARMA,	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE	RAJESHKUMAR SOMABHAI PAREKH,	ADITI S RAOL

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3196	SA/269/2018	27/09/2018	LEGAL HEIRS OF DECEASED GANGABEN MOTIJI THAKOR W/O AMAJI HOTHIJI THAKOR,BHIKAJI AMAJI THAKOR,RAYCHANDJI AMAJI THAKOR,GOVINDJI AMAJI THAKOR	MR ASPI M KAPADIA	MANEKLAL ISHWARLAL PATEL,INDUBHAI UMEDBHAI PATEL,NATUBHAI UMEDBAHI PATEL,SAURINBHAI UMEDBHAI PATEL,AASHITBHAI NATUBHAI PATEL,MANISHBHAI NATUBHAI PATEL,PRAKASHBHAI RAMBHAI PATEL,JIGEN HARSHVADAN,JASHABHAI CHHOTABHAI,DINESHBHAI CHHOTABHAI,DIPAKBHAI CHHOTABHAI,HARSHADBHAI CHHOTABHAI,SUDHAKARBHAI CHHOTABHAI,MAHENDRABHAI CHHOTABHAI,BABUBHAI RAMANBHAI PATEL,LEGAL HEIRS OF DECEASED VIKRAMBHAI RAMBHAI,PUNITABEN KALPESHBHAI,LINABEN W/O DECEASED VIKRAMBHAI RAMABHAI PATEL,SHAIVAL VIKRAM PATEL,SEJAL DHIREN SHAH D/O VIKRAMBAHI RAMABHAI PATEL,INDUBHAI UMEDBHAI PATEL,NATUBHAI UMEDBHAI PATEL,SAURINBHAI UMEDBHAI PATEL	,MR HITESH V PATEL
3197	SA/270/2018	26/06/2019	JAYANTKUMAR BHAGVATSIH DESAI,HARIBHAI PURSHOTTAMBHAI PATEL,JAYMINKUMAR LALITKUMAR DESAI,DEVENDRABHAI BHARATSINH SALONIYA	(MR PARESH M DARJI),MR. NEHAL N SHAH	LEGAL HEIRS OF DECEASED THAKOR HAVJIJI GALAJI,HURAJBEN WD/O OF THE HAVJIJI GALAJI,BHAIJIJI HAVJIJI THAKOR,CHANDABEN HAVJIJI THAKOR,BOBAJI HAVJIJI THAKOR,KANTIJI HAVJIJI THAKOR,THAKOR PUNJIBEN GALAJI,LEGAL HEIRS OF VISAJI MAGANJI THAKOR,MENABEN WD/O VISAJI MAGANJI THAKOR,BABUJI VISAJI THAKOR,KANTABEN VISAJI THAKOR,CHANDUJI VISAJI THAKOR,AMARTBEN VISAJI THAKOR,BUDHAJI VISAJI THAKOR,AJMALJI VISAJI THAKOR,THAKOR BALDEVJI NATHAJI,THAKOR BABUBEN ALIES BALUBEN WD/O VARSNGJI SOMAJI,THAKOR PRAHLADJI VARSANGJI,THAKOR KHODAJI VARSNGJI,THAKOR SITABEN VARSANGJI,THAKOR CHANCHIBEN VARSANGJI,THAKOR LILAJI VARSANGJI,THAKOR KAMUBEN VARSANGJI,VISHNUBHAI MOHANBHAI PATEL,RABARI VAHJIBHAI MAVJIBHAI,ASHWINBHIA MANIBHAI PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N),REFUSED SERVED (N)(10),MR RAJESH K SAVJANI,MR MAKBUL I MANSURI,MR SHAILESH M AHIR
3198	SA/272/2018	04/08/2019	RAMKUBHAI BHANABHAI NANABHAI,	MR ASIT B JOSHI	DEVKUBEN MERAMBHAI W/O. BHANABHAI NANABHAI,GITABEN WIFE OF RAMKUBHIA D/O BHANABHAI NANABHAI	
3199	SA/279/2018	12/06/2018	JAYANTILAL MULJI TAHCKER,LAXMIBEN JAYANTILAL TANNA,PRASHANT S/O LATE JAYANTILAL TANNA,DIVYABEN D/O JAYANTILAL TANNA	MR AR THACKER	BHUJ NAGARPALIKA,HARJI MAJI HIRANI	
3200	SA/280/2018	12/11/2018	BIPINBHAI B SAKARWALA,	MR MANISH S SHAH	MADHUBEN BHAKTIPRASAD NAGORI WD/O BHAKTIPRASAD TARACHAND NAGORI,JAYSHRIBEN DIPAKBHAI NAGORI W/O DIPAKBHAI BHAKRIPRASAD NAGORI,APANKUMAR DIPAKBHAI NAGORI S/O DIPAKBHAI BHAKRIPRASAD NAGORI,DIPAKBHAI BHAKTIPRASAD NAGORI,HEMTANBHAI SURENDRABHAI NAGORI,UMANGBHAI SURENDRABHAI NAGORI,HIMANSHUHAI BIPINBHAI NAGORI,L H OF BIPINBHAI KANAYALAL NAGORI,USHA BIPINBHAI NAGORI,HIMANSHU BIPINBHAI NAGORI,KRUPA BIPINBHAI NAGORI,TALATI CUM MANTRI,COLLECTOR, LAND AND REVENUE DEPT.,SECRETARY, LAND AND REVENUE DEPT.	,MR RD DAVE
3201	SA/286/2018	24/01/2019	THAKOR LAXMIBEN D/O NATHUJI SALUJI,THAKORE RAMESHJI BECHARJI,THAKOR LASIBEN BECHARJI,THAKOR KANTIJI BECHARJI	MR AV PRAJAPATI	SARPANCH, RANCHARDA GRAM PANCHAYAT,	MR RB THAKOR
3202	SA/287/2018	24/01/2019	THAKOR LAXMIBEN D/O NATHUJI SALUJI (DELETED),THAKOR RAMESHJI BECHARJI,THAKOR LASIBEN BECHARJI,THAKOR KANTIJI BECHARJI	MR AV PRAJAPATI	MAMLATDAR,PRANT OFFICER SHRI, KALOL,MEHSANA DISTRICT CONSOLIDATION OFFICER,SARPANCH SHRI, RANCHARDA GRAM PANCHAYAT	

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3203	SA/291/2018	17/10/2018	NAGORI SAMADBHAI ISABHAI,JANAFBIBI W/O SAMADBHAI ISABHAI NAGORI,ABDULRASID S/O SAMADBHAI NAGORI,ABDUL RAJAK S/O SAMADBHAI NAGORI,SAIDABEN D/O SAMADBHAI ISABHAI NAGORI,SABERABEN D/O SAMADBHAI ISABHAI NAGORI,ABDULZABBAR D/O SAMADBHAI NAGORI,MAHMADAYU S/O SAMADBHAI NAGORI,SAMINBEN D/O SAMADBHAI ISABHAI NAGORI,JAYDABEN D/O SAMADBHAI ISABHAI NAGORI,MAHMAND KASAM S/O SAMADBHAI NAGORI,HAFIZABEN D/O SAMADBHAI ISABHAI NAGORI,CHANDRAKANT GANPATLAL PANCHAL	MR MM TIRMIZI	LUHAR DAMODARBHAI KARAMSHIBHAI,LUHAR VITHTHALBHAI DAMABHAI,LUHAR JENTIBHAI DAMABHAI,LUHAR CHOTHIBEN W/O DAMA KARAMSHI,VOHRA AKBARALI FAKHRUDDIN KASAMJI,VHORA MAHOSIN AKBARALI,VOHRA NURUDDIN AKBARALI,ALLARAKHI NURUDDIN VHORA,FARIDA NURUDDIN VHORA	,RULE NOT RECD BACK,MR SP MAJMUDAR
3204	SA/293/2018	12/12/2018	RAMANBHAI KALIDAS VANAKER,	MR SANDIP M PATEL	RAJUBHAI DURLABHBHAI MARATHA,KISHORBHAI DURLABHBHAI MARATHA,MAHESHBHAI DASHRATHBHAI PAREKH	
3205	SA/295/2018	09/06/2018	S.D.S SHIPPING PVT. LTD.,	MR. R.D.KINARIWALA	CHHABBIL NANUBHAI SANGANI,	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI
3206	SA/297/2018	09/06/2018	AAHER RAMABHAI MARKHIBHAI,AAHER GOVINDBHAI MARKHIBHAI,AAHER NATHUBHAI MARKHIBHAI	MR VIJAY H NANGESH	KOLI DEVSHIBHAI NARANBHAI,KOLI HAMIRBHAI NARANBHAI,KOLI JAGUBBHAI NARANBHAI,KOLI JESABHAI NARANBHAI,KOLI ARJANBHAI NARANBHAI	,MR RAJESH O GIDIYA
3207	SA/298/2018	16/10/2018	PARMAR JAYANTIBHAI BACHUBAHI,	MR HARNISH V DARJI	SHREE BHAAVNAGAR JAIN SHETAMBAR MURTIPUJAK TATHA SANGH,DECEAED BACHUBHAI SAVJIBHAI THRU L/H CHANDUBHAI BACHUBHAI	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA,SHIRISHCHANDRA B TOLIA
3208	SA/302/2018	26/09/2018	JATANBEN WD/O JORA VANA RABARI,GITABEN D/O JORA VANA RABARI AND W/O BABUBHAI DANABHAI RABARI,REKHABEN D/O JORA VANA RABARI,NAGJIBHAI JORABHAI RABARI,DECD. RAMAHAI HARIBHAI RANCHHODBHAI RABARI,BHIKHABHAI HARIBHAI RABARI,SMT. JEEVIBEN D/O SMT. RAMABAI HARIBHAI RABARI AND W/O CHEHRABHAI MEVABHAI RABARI,LATE SMT. LEELUBEN D/O SMT. RAMABAI HARIBHAI RABARI AND W/O HARIBHAI VASHRAMBHAI RABARI,SMT. ZHEBARBEN D/O SMT. RAMABAI HARIBHAI RABARI AND W/O DHUDABHAI BIJOLBHAI RABARI,SHRI DASHRATHBHAI HARIBHAI RABARI,SMT. JASHIBEN D/O LATE SMT. LEELUBEN HARIBHAI RABAIR W/O GANESHBHAI JIVABHAI RABARI,ISHABEN D/O LATE SMT. LEELUBEN HARIBHAI RABARI W/O MOTIBHAI JIVABHAI RABARI,SMT. ZHEBARBEN D/O SMT. RAMABAI HARIBHAI RABARI AND W/O DHUDABHAI BIJOLBHAI RABARI	MR VIPUL S MODI	RABARI KALUBHAI MASHRUBHAI,RABARI NARANBHAI MASHRUBHAI,RABARI KURSHIBHAI MASHRUBHAI,RABARI RANABHAI MASHRUBHAI,RABARI ODHARBHAI RATNABHAI,STATE OF GUJARAT	
3209	SA/311/2018	25/04/2019	MANJI MANGAL DHODI,	MR RUSHABH R SHAH	STATE OF GUJARAT THROUGH THE GOVERNMENT PLEADER,CHAIRMAN,OFFICE R ON SPECIAL DUTY II LAND ACQUISTION,ANCHOR COMPANY LTD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3210	SA/312/2018	20/09/2018	LEGAL HEIRS OF DECEASED KALABHAI KARSANBHAI RANAVAYA,KANTABEN KALABHAI RANAVAYA,HARESHBHAI KALABHAI RANAVAYA,SANJAYBHAI KALABHAI RANAVYA,AMIBEN ALIA RAMABEN KALABHAI RANAVAYA	,MR AV PRAJAPATI	STATE OF GUJARAT,DEPUTY COLLECTOR,MOGHIBEN D/O VELABHAI RANAVAYA AND WIFE OF KARSANBHAI RAJABHAI KAMLIYA,BHUPATBHAI KANABHAI DANGAR,DHIRUBHAI HIRABHAI JATIYA,KARABHAI BHIMABHAI BABARIAYA	

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3211	SA/315/2018	22/11/2018	SUBRUNNISA TAMIZUDDIN,TARIFUDDIN S/O TAMIZUDDIN,SALAMUDDIN S/O TAMIZUDDIN,ASHRAFUDDIN S/O TAMIZUDDIN	MR. JAY M THAKKAR	BHRUMAL TIKYANI,BHAGWANDAS BHERUMAL TIKYANI	,MR NV GANDHI
3212	SA/325/2018	04/11/2019	SHOBHNABEN GOVINDJI,	MR MITESH L RANGRAS	PARSHOTTAM JADAV,VALLABH GOVIND,LALJI GOVIND,CHANA GOVIND	,MS MEGHA JANI
3213	SA/326/2018	17/12/2018	MUKESHBHAI DEHRUBHAI BHARWAD,	D H BHARWAD	NAVINBHAI RANCHHODBHAI PATEL,SHIVABHAI RAMABHAI THAKOR,SHANABHAI RAMABHAI THAKOR,HEIRS OF DECEASEDMANUBHAI PUJABHAI THAKOR,MADHUBEN PUNJABHAI THAKOR,SAVITABEN PUNJABHAI THAKOR,DARIYA W/O MANUBHAI PUJABHAI THAKOR,PARTHKUMAR MANUBHAI THAKOR,DISHABEN MANUBHAI THAKOR	,MR MANISH S SHAH
3214	SA/327/2018	27/09/2018	CHANDUBHAI DAHYABHAI BAROT,ASHABHAI DAHYABHAI BAROT NOW DECEASED THRU L/H AND LR,HIRABHAI DAHYABHAI BAROT,BALVANTBHAI DAHYABHAI BAROT,VIDHYABEN WD/O DAHYABHAI BAROT,RAJESHBHAI ASHABHAI BAROT,BHARATBHAI ASHABHAI BAROT	MR KM PARIKH	MAFATBHAI SHANKARBHAI BAROT,	
3215	SA/329/2018	26/04/2019	SANJAYKUMAR RAMESHCHANDRA MEHTA,	MR.O K BAROT	DECEASED UKKADBHIA CHHABLABHAI BHIL THROUGH HIS LEGAL HEIRS,CHIMANBHAI UKKADBHAI BHIL,MANGUBHAI UKKADBHAI BHIL,DECEASED CHHAGANBHAI UKKADBHAI BHIL THROUGH HIS LEGAL HEIRS,NATUBHAI CHHAGANBHAI BHIL,RAMDASBHAI CHHAGANBHAI BHIL,MANHARBHAI CHHAGANBHAI BHIL,MANGIBEN WIDOW OF MANHARBHAI CHHAGANBHAI BHIL,MINOR VIJAY MANHARBHAI BHIL,MINOR MAHESH MANHARBHAI BHIL,DECEASED RAYSINGBHAI KASHIRAM TADVI THROUGH HIS LEGAL HEIRS,MUKESH RAYSINGBHAI TADVI,JAGDISH @ GAJENDRA RAYSINGHBHAI TADVI	,DECEASED LITIGANT
3216	SA/336/2018	12/06/2018	UTTAR GUJARAT VIJ COMPANY LTD THROUGH DEPUTY ENGINEER,	MR SP HASURKAR	CHAVDA JILUJI VARVAJI,	MR BHUNESH C RUPERA
3217	SA/338/2018	22/01/2019	LEGAL HEIRS OF DECD. BUDHALAL POPATLAL SHAH,LEGAL HEIRS OF DECEASED PANKAJBHAI K SHAH,BHARATKUMAR BUDHALAL SHAH,JITENDRAKUMAR BUDHALAL SHAH,VIRENBHAI BUDHALAL SHAH,SHARDABEN BUDHALAL SHAH,KETUBEN BUDHALAL SHAH,VIPULABEN WD/O OF PANKAJBHAI K SHAH,MONABEN D/O DECEASED PANKAJBHAI K SHAH	MR BHARAT SHAH	JAGDISHBHAI RAMJIBHAI HALARI,MUKESHBHAI RAMJIBHAI HALARI,STATE OF GUJARAT	
3218	SA/348/2018	21/01/2019	LEGAL HEIRS OF DECEASED NARBHESHANKAR PRAGJIBHAI DAVE,BHAGWATIBEN GOPALBHAI	MR DEVARSHI C SHAH	BHANABHAI BECHARBHAI SOLANKI,DANABHAI BECHARBHAI SOLANKI,DAHYABHAI BHAGABHAI SOLANKI	
3219	SA/355/2018	24/10/2018	PGVCL,	MR RITURAJ M MEENA	JIVANBHAI GOPALBHAI,GODAVARIBEN JIVANLALMAKWANA,NEETUBEN JIVANBHAI MAKWANA,KANTUBEN JIVANBHAI MAKWANA,MADHUBEN JIVANBHAI MAKWANA,PRABHABEN JIVANBHAI MAKWANA,MAHESHBHAI JIVANBHAI MAKWANA,SANGEETABEN JIVANBHAI MAKWANA	
3220	SA/357/2018	14/03/2019	VAGHRI AMRATBHAI BAAJABHAI,	MR. JAINISH P SHAH	SARPANCH, SOJA GRAM PANCHAYAT,VAGHRI VIKRAMBHAI AMRATBHAI	,MR PINAKIN M RAVAL
3221	SA/358/2018	09/03/2019	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR COOPERATIVE CREDIT SOCIETY THRU CHAIRMAN,PATEL VIJAYKUMAR GANGARAM	,MR KAMLESH S KOTAI
3222	SA/359/2018	09/03/2019	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR COOPERATIVE SOCIETY THRU CHAIRMAN,KANUBHAI MADHAVLAL PATEL	,MR KAMLESH S KOTAI

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3223	SA/360/2018	09/03/2019	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR COOPERATIVE CREDIT SOCIETY THRU CHAIRMAN,VIRALBEN GORDHANBHAI BHAVSAR	,MR KAMLESH S KOTAI
3224	SA/361/2018	09/03/2019	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR COOPERATIVE CREDIT SOCIETY THRU CHAIRMAN,KIRTIKUMAR RAVISHANKAR MAHETA	,MR KAMLESH S KOTAI
3225	SA/369/2018	12/05/2018	RATHOD BIPINBHAI NANJIBHAI,RATHOD AMRUTBHAI NANJIBHAI,LABHUBEN MANGANBHAI CHAUHAN,ASHOKBHAI NANJIBHAI RATHOD,PREMILABEN DHANSUKHBHAI CHAUHAN,HEIRS OF LD JAGDISHBHAI NANJIBHAI RATHOD JAYABEN JAGDISHBHAI RATHOD,BHUPATBHAI NANJIBHAI RATHOD	MR BHUNESH C RUPERA	SHANTABEN BHIKHUBHAI RATHOD,REKHABEN DINESH CHAUHAN,SUREKHABEN BHIKHABHAI RATHOD,MINAXI PARSHOTTAM PARMAR,RANJAN VINDO TANK,RAMILABEN NANDESHBHAI,SHVETA BHIKHABHAI TANK,PINKI BHIKHABHAI RATHOD	
3226	SA/370/2018	27/03/2019	POSSESSIONER SONS OF KOLI VARJANG PUNJA LH OF SHREE HIRALAL VARJANGBHAI,POSSESSIONER SONS OF KOLI VARJANG PUNJA LH OF SHREE MANDA VARJANG BHAI,POSSESSIONER SONS OF KOLI VARJANG PUNJA LH OF SHREE KARSAN VARJANBHAI,POSSESSIONER SONS OF KOLI VARJANG PUNJA LH OF ARAJN VARJANGBHAI,BAI LAXMIBEN HIRABHAI,BAI NAYNABEN HIRALAL,BAI HANSABEN HIRA,SURESHBHAI HIRABHAI,BAI HEMUBEN HIRABHAI,BAI BENABEN HIRABHAI,MAHESHBHAI HIRABHAI,DEVIBEN MANDABHAI BAMANIYA,DIPAKBHAI MANDABHAI BAMANIYA,DIPAKBHAI MANDABAI BAMANIYA,NAYNABEN MANDABHAI BAMANIYA,DHANIBEN KARSHANBHAI BAMANIYA,MALUBEN D/O KARSHANBHAI BAMANIYA,LH OF BHANABHAI KARSHANBHAI BAMANIYA,BAI SEJIBEN ARJANBHAI,BAI LAXMIBEN ARJANBHAI,KOLI NAVNIT ARJANBHAI,KOLI RAMJI ARJANBHAI,BAI NARMADABEN ARJANBHAI,KOLI PRAKASH ARJANBHAI,VALIBEN BHANABHI BAMANIYA,NITINBHAI BHANABHAI BAMANIYA,KAVITABEN BHANABHAI BAMANIYA,PARESHBHAI BHANABHAI BAMANIYA,SHAILESHBHAI BHANABHAI BAMANIYA,SHAILESHBHAI BHANABHAI BAMANIYA	HL PATEL ADVOCATES	SHREE KESHUBHAI PATEL,NARENDRABHAI MODI,LAL KRISHNA ADAVNI,AMITBHAI SHAH,J D PARMAR,P K LAHERI,HARSHVARDHAN NOITIAJI	MR SHIVANG M SHAH
3227	SA/379/2018	19/07/2019	NARMADABEN KUNVARJI VAGHELA,	MS. SHIVANGI M RANA	KIRTIKUMAR S/O RASIKLAL RATHOD,	NOTICE SERVED
3228	SA/380/2018	28/02/2020	BHAGWANBHAI KHANJIBHAI AYACHI,	MR JIGAR G GADHAVI	RAMA DEVCHAND THAKKAR,DILIPKUMAR PRAGJI JOSHI,BOARD OF TRUSTEES CHAIRMAN, KANDLA PORT TRUST,DEPUTY SECRETARY KANDLA PORT TRUST	RULE SERVED,RULE SERVED BY DS,MR DHAVAL D VYAS,MR VIMAL A PUROHIT
3229	SA/381/2018	26/07/2019	PATEL GOBARBHAI KODARBHAI,PATEL JOITARAMBHAI KODARBAHI,PATEL BALDEVBHAI KODARBHAI	MR SP MAJMUDAR,MR. HJ KARATHIYA	PATEL BHARTIBEN SHAILESHKUMAR,	MR JIGAR G GADHAVI
3230	SA/394/2018	30/01/2019	SUTHAR MAHENDRABHAI MANIBHAI,	MR PADMRAJ K JADEJA	SENIOR SUPERINTENDENT OF POST OFFICE,	MR ANKIT SHAH
3231	SA/395/2018	21/02/2019	DIGVIJAYSINH KHUSALSINH CHAUHAN,	MR MD CHAUHAN,MR AS ASTHAVADI	LEGAL HEIRS AND LEGAL REPRSENTATIVES OF AMARSINH DAHYABHAI CHAUHAN,JYOTSANABEN AMARSINH CHAUHAN,ASHOK AMARSINH CHAUHAN,SUMITRABEN AMARSINH CHAUHAN,GAYATRIBEN AMARSINH CHAUHAN,USHABEN AMARSINH CHAUHAN,CHANDRIKABEN AMARSINH CHAUHAN,KOKILABEN AMARSINH CHAUHAN	

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3232	SA/398/2018	03/07/2019	REVJIBHAI MADIYABHAI,	MR AV NAIR	LATE SHRI VECHLABHAI MANJIBHAI THRU L.H AND REPRSENTATIVES,KHALPIBEN VECHLABHAI,SHARDABEN VECHLABHAI,JAMBIBEN VECHLABHAI,BABUBHAI VECHLABHAI,VALUBHAI VECHLABHAI,BABLIBEN VECHLABHAI,GALUBHAI VECHLABHAI	
3233	SA/400/2018	04/05/2019	DARBAR RANUBHA SARTANJI,LEGAL HEIRS OF DECEASED CHAKI DAUD AKKI,HARJABEN DAUB CHAKKI,AJIJABEN DAUD CHAKKI,AADAM DAUD CHAKKI,SATTAR DAUD CHAKKI,MAJID DAUD CHAKKI	MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI	GADHVI KHENGAR BHIMA,GADHVI PUNA DULA,LEGAL HEIRS OF DECEASED GADHVI DHANA DULA,GADHVI KHETSI LAKHA,GADHVI BHAYA LAKHA,GADHVI RAJALBEN DHANA,GADHVI JEEVABEN DHANA,GADHVI NAGSI DHANA,GADHVI BHARMAL DHANA,GADHVI DAHIBEN DHANA,GADHVI PURIBEN DHANA,GADHVI JEERUBEN DHANA	
3234	SA/401/2018	02/05/2020	DIPAKKUMAR LALJIBHAI RADIYA,	MR NIRAV C SANGHAVI	SUDHABEN DIPAKKUMAR RADIYA,	MR HARDIK D MUCHHALA
3235	SA/402/2018	12/10/2018	ARJUNBHAI CHUNILAL KHATRI,	MR DV BHAVSAR	AMRUTBHAI RAVJIBHAI PATEL,	
3236	SA/403/2018	12/12/2018	HARSHABEN SUBHASHCNADRA CHANDULAL RAMANI,KRISHNABEN SUBHASHCHANDRA CHANDULAL RAMANI,UTSAV SUBHASHCHANDRA CHANDULAL RAMANI	NANAVATI & NANAVATI	MADHUP SRIVASTAVA,	MS MINOO A SHAH
3237	SA/411/2018	01/10/2019	VATSALABEN WIDOW OF DEVJIBHAI RAMJIBHAI VASAVA,KUSUMBEN WIDOW OF DEVJIBHAI RAMJIBHAI VASAVA,SANJAYBHAI DEVJIBHAI RAMJIBHAI VASAVA,AJAYBHAI DEVJIBAHI RAMJIBHAI VASAVA,BEBIBEN DEVJIBHAI RAMJIBHAI VASAVA,MEENABEN DEVJIBHAI RAMJIBHAI VASAVA,TRUPTIBEN DEVJIBHAI RAMJIBHAI VASAVA,SMITABEN DEVJIBHAI RAMJIBHAI VASAVA	JENIL M SHAH	BAHADURSINH ISHWARSINH VANSADIYA,	MR KASHYAP R JOSHI
3238	SA/413/2018	15/04/2019	LALABHAI SURABHAI BHARWAD,	MR.KUNAL R.DESAI	DILIPSINH BHAILALBHAI,RAJENDRABAHI BHAILALBAHI,LEELABEN BHAILALBHAI,KANUBHAI NARSINHBHAI AMIN	
3239	SA/416/2018	05/06/2019	MOHANBHAI UKHEDBHAI,	MR NIRAV R MISHRA	JAYAGAURI NATVARLAL PATEL (DECEASED) THROUGH L/H AND L/REPRESENTASTION RES.2,ASHVIN NATVARLAL PATEL,GOPAL MANJIBHAI,DINKAR MANJI,USHABEN WIDOW OF DINKARBHAI MANJIBHAI,CHAKUBEN DINKARBHAI,SHYAMLAL DINKARBHAI,CHARNIKABEN DINKARBHAI	,MR MAKHDUM Y MALEK
3240	SA/417/2018	19/12/2018	NAVSARI DISTRICT PANCHAYAT(FORMERLY VALSAD DISTRICT PANCHAYAT),EXECUTIVE ENGINEER	MR HS MUNSHAW	K C PATEL AND CO,	
3241	SA/418/2018	19/12/2018	NAVSARI DISTRICT PANCHAYAT(FORMERLY VALSAD DISTRICT PANCHAYAT),	MR HS MUNSHAW	K C PATEL AND CO,EXECUTIVE ENGINEER	,MR HS MUNSHAW
3242	SA/419/2018	02/01/2019	NAVSARI DISTRICT PANCHAYAT(FORMERLY VALSAD DISTRICT PANCHAYAT),EXECUTIVE ENGINEER	MR HS MUNSHAW	K C PATEL AND CO,	
3243	SA/427/2018	27/09/2019	LEGAL HEIRS OF LATE RAJESHKUMAR AMARABHAI,VASANTBEN RAJUBHAI VADIATAR,PANKHBHAI RAJUBHAI VADIATAR,MANISHBHAI RAJUBHAI VADIATAR,YOGESHBHAI RAJUBHAI VADIATAR	MR VISHAL C MEHTA	VIDJYOTEJAK MANDAL THRU JOINT SECRETARY RAMESH JITUBHAI SHAH,	MR PREMAL S RACHH
3244	SA/432/2018	20/03/2019	NAGAR PRATHMIK SIKSHAN SAMITI,SHASHNADHIKARI NAGAR PARATHMIK SIKSHAN SAMITY	MR NILESH A PANDYA	SURESH KISHANCHAND TEHELIYANI,	MR.J P THAKKAR

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3245	SA/1/2019	04/01/2019	BABUBHAI DHUDABHAI BIN KISHORBHAI PATLE,AMBALAL DHUDABHAI BIN KISHORBHAI PATEL THRU POA BABUBHAI DHUDABHAI PATEL,RAMESHBHAI DHUDABHAI BIN KISHORBHAI PATEL,L.H OF SUSHILABEN D/O DHUDABHAI BIN KISHORBHAI PATEL,KALIDAS GIRDHARBHAI EXPIRED ON04-09-2017,VIRENDRAKUMAR KALIDAS PATEL,MANISHABEN KALIDAS PATEL,GHANSHYAMBHAI KALIDAS PATEL THRU POA VIRENDRAKUMAR K PATEL	MR MURALI N DEVNANI	DHARMESHBHAI KANTILAL PATEL,DAHIBEN D/O KISHORBHAI PATEL,MADHUMALTIBEN MAHESHKUMAR PANDYA,RAMESHBHAI CHUNILAL SAVALSA,DHARMENDRAUMAR SHANKARLAL PATEL,LEELABEN JAGDISHBHAI PATEL,ANITABEN RAJESHKUMAR PATHAK,DEVANGKUMAR GAJANAND PATHAK,VINODKUMAR BABULAL SHAH,HITESHKUMAR BHIKHABHAI PATEL,VIPULKUMAR BHIKHABHAI PATEL,MITESHKUMAR JAYANTIBHAI PATEL,MALIKABEN KALIDAS PATEL	
3246	SA/2/2019	27/09/2019	SHANTABEN D/O RAMAJI MERAJI,RUMALJI RAMAJI IN PERSONA AND KARTA AND MANAGER OF JOINT HINDU FAMILY,BACHUJI RAMAJI IN PERSON AND KARTA AND MANAGER OF JOINT HINDU FAMILY,KANTABEN D/O RAMAJI MERAJI,BHARATJI AMRUTJI LR OF DECEASED AMRUTJI RAMAJI,PRAHLADJI RAMAJI IN PERSON AND KARTAAND MANAGER OF JOINT HINDU FAMILY,LR OF DECEAED BABUJI RAMAJI,BALDEVJI RAMAJI IN PERSON AND KARTA AND MANAGER OF HIS JOINT HINDU FAMILY,JASIBEN D/O RAMAJI MERAJI,SHILPABEN D/O BABUJI RAMAJI,NARESHBHAI BABUJI	MR ANKIT SHAH	STATE OF GUJARAT,TALATI CUM MANTRI	RULE SERVED
3247	SA/5/2019	30/07/2019	BARIA KALUBHAI DHULABHAI,	(MS SADHANA SAGAR)	BARIA ABHESING DHULABHAI,	MR.KARANSINH SOLANKI
3248	SA/15/2019	18/06/2019	CHANDRESHPURI SHAMBHUPURI GOSWAMI THRU PAO TANNA MAHIPAL ANANDJIBHAI,	MR JIGAR P RAVAL	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR BHUJ	
3249	SA/18/2019	21/01/2019	RINKUKUMAR KHUSALBHAI SHRIMALI,DIPIKABEN RINKUKUMAR SHRIMALI	MR.AMIT R JOSHI	SHAMALBHAI RAMJIBHAI SHRIMALI,	MR NV GANDHI
3250	SA/23/2019	05/03/2019	MANUBHAI SUMARBHAI ADVANI,	SHIVAM H CHOKSHI	NANABHAI PUNJABHAI PARMAR,RAMESHBHAI KANABHAI PARMAR	
3251	SA/25/2019	22/04/2019	PASCHIM GUJARAT VIJ CO LTD,	MR RITURAJ M MEENA	BHAGU RAMJI DEVKARAM AYAR(MATA),RANIBAI RAMJI AYAR(MATA)	
3252	SA/32/2019	31/07/2019	FATEHSINH ARYA ANATHASHRAM,	MR DIPEN C SHAH	VADODARA MUNICIPAL CORPORATION,LAND AND PROPERTY OFFICER	,MR NILESH A PANDYA
3253	SA/33/2019	23/01/2019	BHIKHABHAI HARIBHAI RABARI,JEEVIBEN D/O SMT RAMABHAI HARIBHAI RABARI AND W/O CHEHRABHAI MEVABHAI RABARI,HEIRS OF LATE SMT LEELUBEN D/O SMT RAMABHAI HARIBHAI RABARI AND W/O HARIBHAI VASHRAMBHAI RABARI,ZHEBARBEN D/O SMT RAMABHIA HARIBHAI RABARI AND W/O DHUDABHAI BIJOLBHAI RABARI,DASHRATHBHAI HARIBHAI RABARI,JASHIBEN D/O LATE SMT LEELUBEN HARIBHAI RABARI W/O GANESHBHAI JIVABHAI RABARI,ISHABEN D/O LATE SMT LEELUBEN HARIBHAI RABARI W/O MOTIBHAI JIVABHIA RABARI	,MR VIPUL S MODI	RABARI KALUBHAI MASHRUBHAI,RABARI NARANBHAI MASHRUBHAI,RABARI KURSHIBHAI MASHRUBHAI,RABARI RANABHAI MASHRUBHAI,RABARI ODHRBHAI RATNABHAI,STATE OF GUJARAT	,MR TUSHAR CHAUDHARY
3254	SA/43/2019	24/07/2019	LALLUBHAI RATNABHIA GAMIT,GOVINDBHAI DHANJIBHAI GAMIT	MR.HIREN M MODI	DHANIBEN WD/O LAXMANBHAI RATNABHA GAMIT,NAVEENBHAI LAXMANBHAI GAMIT,KAPILABEN LAXMANBHAI GAMIT,JASHVANTBHAI LAXMANBHAI GAMIT,PURSHOTTAMBHAI LAXMANBHAI GAMIT,SHAILESHBHAI LAXMANBHAI GAMIT	MR SHAKEEL A QURESHI
3255	SA/44/2019	07/04/2019	HINDI BHASHA PRACHAR SANGH,	MS ROMA I FIDELIS	SUBEDARSINGH ISHWARSINH RAJPUT,	

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3256	SA/45/2019	07/04/2019	HINDI BHASHA PRACHAR SANGH,	MS ROMA I FIDELIS	GANGADIN ANAR DHOBI THRU LEGAL HEIR SURESH GANGADIN DHOBI,	
3257	SA/46/2019	16/04/2019	HINDI BHASHA PRACHAR SANGH,	MS ROMA I FIDELIS	DURGADEVI BALRAM MARATHA WIDOW OF BALARAM NARSAIYA MARATHA,ASHOK BALRAM MARATHA	
3258	SA/47/2019	07/04/2019	HINDI BHASHA PRACHAR SANGH,	MS ROMA I FIDELIS	VAKILBIHARI SAHDEV DHOBI,	
3259	SA/48/2019	07/04/2019	HINDI BHASHA PRACHAR SANGH,	MS ROMA I FIDELIS	MOHAN ALAPPA MARATHA THRU LEGAL HEIR LAXMIBEN MOHAN MARATHA,	
3260	SA/54/2019	07/01/2019	JAMNAGAR DISTRICT PANCHAYT THRU EXECUTIVE ENGINEER,	MR HS MUNSHAW	PRAGATI CONSTRUCTION CO,	MADANSINGH O BAROD,HCLS COMMITTEE
3261	SA/60/2019	02/08/2019	MAFATLAL MANEKLAL PARMAR,PARMAR JIGNESHBHAI MAHESHBHAI	MR. D. P. KINARIWALA	KRISHNABEN D/O DHANJIBHAI GRIDHARBHAI PARMAR,BHARTIBEN W/O GANPATBHAI GORDHANBHAI PARMAR,JASHVANTBHAI GANPATBHAI PARMAR,RAKESHBHAI GANPATBHAI PARMAR,PANKAJBHAI GANPATBHAI PARMAR	,MR VIJAL P DESAI
3262	SA/64/2019	23/10/2019	LADHIBEN ALIAS MANEKBHAI PRTHTHVIGAR GOSAI SINCE DECEAED THRU L/R JAYABEN RAMNIKGAR GUSAI,	MR KIRTIDEV R DAVE	TRUSTEES OF MACHHU KATHIYA CHATURVEDI MODH BRAHAMAN GYANTI BHUJ THRU TRUSTEES,PATEL KANJI VISHRAM(RAT RANI HOTELWALA),L/R OF DECEASED KESAR BHAI THOBHAN MISTRY,BHAGWANAGAR REVAGAR,SUDHIRBHAI RANCHHODBHAI TRIPATHI,BHATT BHUPENDRA PRANSHANKAR,BHATT KRTIHAI VITHALJI,BHATT PRAMODLAL VITTHALJI,MISTRY TRIBHOVAN MISTRY(DELTED),MISTRY MAHENDRAKUMAR TRIBHOVAN(DELETED)	,NOTICE SERVED
3263	SA/75/2019	17/09/2019	DECEASED DHIRUBHAI BAVBHAI BABARIYA,L.H OF DECEASED MADHUBHAI BAVBHAI BABARIYA,DECEAED KURJIBHAI BAVBHAI BABARIYA,MANSUKHBHAI BAVBHAI BABARIYA,BABUIBHAI BAVBHAI BABARIYA,SAVJIBHAI BAVBHAI BABARIAYA,DECEASED SHANTABEN BAVBHAI BABARIYA,LILIBEN BAVBHAI BABARIYA,PARVATIBEN BAVBHAI BABARIYA,NANDUBEN MADHUBHAI BABARIYA,JAYANTIBHAI MADHUBHAI BABARIYA,HIMMATBHAI MADHUBHAI BABARIYA,DILIPBHAI DHIRUBHAI BABARIYA,RAMESHBHAI DHIRUBHAI BABARIYA,KISHORBHAI DHIRUBHAI BABARIYA,CHATURBHAI DHIRUBHAI BABARIYA,NARESHBHAI DHIRUBHAI BABARIYA,BHANUBEN DHIRUBHAI BABARIYA,GITABEN DHIRUBHAI BABARIYA,SAVITABEN KURJIBHAI BABARIYA,MUKESHBHAI KURJIBHAI BABARIYA,VALLABHBHAI KURJIBHAI BABARIYA,ASHOKBHAI KURJIBHAI BABARIYA,HINABEN KURJIBHAI BABARIYA,VAISHALI KURJIBHAI BABARIYA	,DELETED,MR. BHAUMIK DHOLARIYA	LALJIBHAI DAMJIBHAI,BHAGVANBHAI JIVABHAI,BHIKHUBHAI VELJIBHAI,ASHOKBHAI PARSHOTTAMBHAI PADSHALA,ANILBHAI PARSHOTTAMBHAI PADSHALA,KANJIBHAI HARJIBHAI TANK,SANTOKBEN KANJIBHAI TANK,BHIKHUBHAI KANJIBHAI TANK,SHAMBHUBHAI KANJIBHAI TANK,SAVITABEN KANJIBHAI TANK,MUKTABEN KANJIBHAI TANK	(MR VASANT R BAROT)

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3264	SA/77/2019	21/10/2019	PARASMAL LUNKARJI LUNAWAT,RAKESHBHAI PARASMAL LUNAWAT	MR TATTVAM K PATEL	HEIR OF LAXMANJI VARVAJI THAKOR VIRAMJI LAXMANJI THAKOR SINCE DECD THROUGH LH,KANAJI VARAJI THAKOR SINCE DECEASED THRU HIS HEIRS,SHANTIJI VIRAMJI THAKOR SINCE DECEASED THRU L/H,JAYANTIJI VIRAMJI THAKOR,RAIBEN D/O VIRAMJI LAXMANJI THAKOR,LILABEN D/O VIRAMJI LAXMANJI THAKOR,BHARATJI VIRAMJI THAKOR,RUPABEN W/O KANAJI VARVAJI THAKOR,GOVINDJI KANAJI THAKOR,BEBIBEN WD/O SHANTIJI VIRAMKI THAKOR	,MR HARSH M SURTI,H R PANCHAL
3265	SA/85/2019	03/01/2019	GANGBAI WD/O KANJI DORU(MAHESHWARI),GANGJIBHAI S/O KANJI DORU(MAHESHWARI)	MR MEHUL SHARAD SHAH	RAMJI KANJI DORU(MAHESHWARI),	MR SAVAN N PANDYA
3266	SA/100/2019	19/03/2019	KIRITKUMAR BHIKHABHAI PATEL,	MR JIGAR G GADHAVI	MAFATJI ABHUJI THAKOR,TEJABHAI KUBERBHAI RABARI,GAFURBHAI SOMABHAI DESAI,RANCHHODBHAI NATHABHAI DESAI,SAGARBHAI RAYBHANBHAI DESAI,RANCHHODBHAI BHAGWANBHAI DESAI	
3267	SA/102/2019	19/03/2019	LAXMIBEN WD/O OF NATHABHAI MORARBHAI ROHIT,DINESHBAHI NATHABHAI ROHIT	MR RAMNANDAN SINGH	RAMESHBAHI BHAILALBHAI PATEL,	
3268	SA/112/2019	08/02/2019	NARESHKUMAR AMRTULAL SONI,	MR SAURABH M PATEL	PREMILABEN WD/O BHIKHABHAI NALCHANDDAS SHAH,MAYUR BHIKHALAL SHAH,VYMOESH BHIKHALAL SHAH	SERVED BY RPAD (N)
3269	SA/113/2019	08/02/2019	NARESHKUMAR AMRTULAL SONI,	MR SAURABH M PATEL	PREMILABEN WD/O BHIKHABHAI NALCHANDDAS SHAH,MAYUR BHIKHALAL SHAH,VYMOESH BHIKHALAL SHAH	SERVED BY RPAD (N)
3270	SA/114/2019	19/03/2019	BHIKHABHAI MENSIBHAI BARAD,	MR CHINTAN S POPAT,MR VISHAL C MEHTA	DUDHIBEN BACHUBHAI DANGAR,MANAGER BANK OF INDIA DUNGARPUR BRANCH	
3271	SA/118/2019	28/03/2019	HARIJAN BHIKHA BADHA,HARIJAN NATHA BADHA	MR MANOJ SHRIMALI	GUJARAT SIDHDHI CEMENT LTD THROUGH DEPUTY MANAGER LAND AND LEGAL,	MRS KALPANA K RAVAL,MR NIKUNT K RAVAL
3272	SA/124/2019	18/07/2019	PREMILABEN MAFATBHAI RANA,MANJULABEN MAFATBHAI RANA,JYOTSANABEN MAFATBHAI RANA,RAMILABEN MAFATBHAI RANA	MR NK MAJMUDAR	JAYANTIBHAI NARAYANDAS RANA(DECEASED) THRU L.H AND L.R,HASMUKHHAI NARAYADAS RANA,THAKORBHAI NARAYANDAS RANA(dECEASED) THRU HEIRS AND L/R,GOPALBHAI NARAYANDAS RANA,SHANKARLAL NARAYANDAS RANA (DECEASED) THRU HEIRS AND L/R,BHARTIBEN SHANKARLAL RANA,BHUPENDRABHAI SHANKARLAL RANA,MAHESHBHAI JAYANTIBHAI RANA DECEASED THRU HEIRS AND L/R,LATABEN D/O JAYANTIBHAI RANA W/O KISHORBHAI RANA,NARESHBHAI JAYANTIBAHI RANA,REKHABEN D/O JAYANTIBHAI NARAYANDAS RANA W/O HASMUKHBHAI RANA DECEASED THRU L/H AND L/R,REKHABEN D/O JAYANTIBHAI NARAYANDAS RANA W/O HASMUKHBHAI RANA DECEASED THRU L/H AND L/R,JAYABEN THAKORBHAI RANA,HARISHBHAI THAKORBHAI RANA,GAYATRIBEN D/O THAKORBHAI RANA W/O NARENDRABHAI RANA,NARENDRABAHI @ NAYANBHAI THAKORBHAI RANA,SONAL THAKORBHAI RANA,DHIRAJBEN SHANKARLAL RANA,BIPINBHAI SHANKRLAL RANA DECEASED THRU L/H AND LR,MINABen wd/o BIPINBHIA SHANKARLAL RANA,FALGUNIBEN BIPINBHAI RANA,JAYDEV BIPINBHAI RANA,ISHAN BIPINBHAI RANA,KUSUMBEN MAHESHBHAI RANA,NISHABEN MAHESHBHAI RANA,VIKAS MAHESHBHAI RANA,KINNARI MAHESHBAHI RANA,KINNARI MAHESHBHAI RANA,PRIYANKA HASMUKHBHAI RANA,JAIMINI HASMUKHBHAI RANA,GAURANG @ LALO HASMUKHBHAI RANA,MINABEN WD./O BIPINBHAI SHANKARLAL RANA,FALGUNIBEN BIPINBHAI RANA	

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3273	SA/126/2019	04/03/2019	KESHUBHAI SHAMJIBHAI RADIADIA,BHIKHUBHAI HIRJIBHAI MOVALIA,VINODBHAI BACHUBHAI CHAUHAN,DECEASED DAYABHAI SHAMBHUBHAI MOVALIAS HEIRS,DECEASED RAVJIBHAI SHAMBHUBHAI MOVALIAS HEIRS,VAJUBHAI SHAMBHUBHAI MOVALIA,JAYANTIBHAI SHAMBHUBHAI MOVALIA,VITHALBHAI DAYABHI MOVALIA,MANSUKHBHAI DAYABHIA MOVALIA,NATHIBEN RAVJIBHAI MOVALIA,BHARATBHAI RAVJIBHAI MOVALIA,CHIMANBHAI RAVJIBHAI MOVALIA	MR AN PATEL,MS.TRUPTI N PATEL	RAVJIBHAI FULABHAI SHINGALA,JAYANTIBHAI LAKHAMNBHAI SHINGALA,BABUBHAILAKHMANBHAI SHINGALA,CHHANABHAI JIVRAJBHAI MAKWANA,DECEASED MAGANBHAI JIVRAJBHAI MAKWANA HEIRS,BAGHUBHAI JIVRAJBHAI MAKWANA,NANJIBHIA JIVRAJBHAI MAKWANA,RAMESHBHAI VALLABHBHAI THUMMAR,JAYANTIBHAI VALLABHBHAI THUMMAR,MAHESHBHAI MAGANBHAI MAKWANA,HARESHBHAI MAGANBHAI MAKWANA,PARESHBHAI MAGANBHAI MAKWANA	,DELETED,MR MB PARIKH
3274	SA/128/2019	24/04/2019	REVABEN CHHITUBHAI CHAUDHARY,CHHOTUBHAI THAKORBHAI CHAUDHRY	MR LIYAKAT I MEHTA	DIPAKBHAI KAMCHIBHAI CHAUDHARY,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3275	SA/133/2019	04/08/2019	DINESHBHAI MOHANBHAI KUVAD,YOGESHBHAI MOHANBHAI KUVAD,KAMLESHBHAI MOHANBAHI KUVAD	MR SP MAJMUDAR	PURIBEN CHAKUBHAI KATARIA,MANSUKHBHAI CHAKUBAHI KATARIA,VIJAYABEN CHAKUBHAI KATARIA,LALITKUMAR CHAKUBHAI KATARIA	
3276	SA/135/2019	04/02/2019	RAMESH BABULAL KANNAD(MAHESHVARI),NAYNABEN KANJI SURA D/O BABULAL MAHESHVARI,MANGLABEN HARISH SHIROKHA D/O BABULAL MAHESHWARI,LAXMIBEN KHIMJI MAHESHVARI D/O BABULAL MAHESHVARI	MR MEHUL SHARAD SHAH	ZARINABEN W/O BABULAL JETHALAL MAHESHVARI,SARPANCH SHRI,UP SARPANCH SHRI,TALATI CUM MANTRI,COLLECTOR SHRI,STATE OF GUJARAT	
3277	SA/141/2019	04/04/2019	HAYATKHA ILAMKHA BALOCH,	MR NK MAJMUDAR	L/H AND L/R OF DECEASED DILAVARSINH NARANSINH ZALA,ZALA NARENDRASINH DILAVARSINH,ZALA VANRAJSINH DILAVARSINH,ZALA KUSUMBA DILAVARSINH,ZALA HANSABA DILAVARSINH	,THAKKAR AND PAHWA ADVOCATES
3278	SA/144/2019	04/08/2019	PATEL KAUSHIKBHAI KIRITBHAI,	MR PREMAL S RACHH	PATEL NILAMBEN D/O BHULABHAI DAHYABHAI,	
3279	SA/146/2019	05/08/2019	POL DILIPBHAI SHRIPANTRAO,	MR AV NAIR	TADVI PRATAPBHAI BHAGABHAI,TADVI AMBUBHAI BHAGABHAI,TADVI HIRABEN BHAGABHAI,TADVI JASHODABEN BHAGABHAI	
3280	SA/153/2019	17/07/2019	JAYESHBHAI CHANDRAKANTBHAI PATEL,	MR SP MAJMUDAR	PRITIBEN D/O CHANDRAKANT BULAKHIDAS AND WD/O VRAJESHKUMAR RAJNIKANT PATEL,KALPANABEN D/O CHANDRAKANT BULAKHIDAS AND W/O KALPESHBHAI GORDHANBHAI PATEL,CHANDRAKANT BULAKHIDAS PATEL	,MR SHUSHIL R SHUKLA
3281	SA/154/2019	05/06/2019	LAGDHIRSINH KHENGARJI SODHA,	MR MANOJ SHRIMALI	RAJUHA KHENGARJI SODHA,GITABA WIFE OF BANUBHA JADEJA	
3282	SA/156/2019	05/07/2019	BHARAT NARSINHBHAI PATEL THRU POA MAHESH VASANTRAO MAJUMDAR,	MR INDRAVADAN PARMAR	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	
3283	SA/164/2019	24/07/2019	NARSINHBHAI BHAILALBHAI PARMAR,CHANDRAKANTBHAI BHAILALBHAI PARMAR,BHAVESHBHAI GOVINDBHAI PARMAR	MR KOMAL M PATEL,PRATEEK S BHATIA	JATINBHAI GHANSHYAMBHAI BAROT,BHAILALBHAI RAMABHAI PARMAR,GOVINDBHAI RAMABHAI PARMAR,BAIJIBEN WD/O RMAABHIA DHULABHAI PARMAR,SHANTABEN RAMABHAI PARMAR,MADHUBEN RAMABHAI PARMAR,SATOKBEN RMAABHAI PARMAR,NANDABEN RAMABHAI PARMAR,DILIPBHAI PRAMODRAI MISTRY	,SHASHVATA U SHUKLA

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3284	SA/166/2019	14/06/2019	NARSINHBAHI LALJIBHAI CHAUDHARY,PATEL RAJENDRAKUMAR JESINGBHAI,PATEL CHELABHAI HATHIBHAI,CHAUDHARY MANSINGBHAI PUNJABHAI	MR MAHESH BHAVSAR,MRS HM BHAVSAR	ADMINISTRATOR AND TRUSTEE OF GADHWALA VISTAR CHAUDHARY PANCH CHAUDHARY (PATEL) MOGHAJIBHAI VISABHAI,VASUNDHARA NAGRIK CREDIT SAHAKARI MANDLI LTD, SUMMONS TO BE SERVED,PATEL MOGHAJIBHAI BHIKHABHAI,CHAUDHARY RAMJIBHAI CHELABHAI,CHAUDHARY DOLABHAI MOGHAJIBHAI,CHAUDHARY PURIBEN CHELABHAI,PRAJAPATI ISHWARBHAI JIVABHAI,CHAUDHARY MOGHIBEN NANJIBHAI,RAVAL CHANDULAL MANSUKHRAM,CHAUDHARY PANIBEN JITUBHAI,CHAUDHARY MOGHJIBHAI PUNJABHAI,CHAUDHARY MEGHRAJBHAI CHELABHAI,SHAH MANUBHAI VASANTLAL,CHAUDHARY DINESHKUMAR DALCHHABHAI,PATEL DASHRATHBHAI AMBALAL,PATEL KIRANKUMAR MITHABHAI,PRAJAPATI DALABHAI JETHABHAI,CHAUDHARY LAVJIBHAI BHIKHABHAI,CHAUDHARY KALABHAI DHANABHAI,CHAUDHARY RAVJIBHAI CHELABHAI,SHAH VIKRINKUMAR NAVINCHANDRA,SHAH HANSABEN ABHAYKUMAR,SONI DIPAKKUMAR AMRUTLAL,SHAH JAYESHKUMAR NAVINCHANDRA,SONI MANISHKUMAR AMRUTLAL,SHAH BHAVNABEN NAVINCHANDRA,BHAVESHKUMAR SEVANTILAL SANGHAVI, LEGLA HEIRS OF SANGHAVI SEVANTILAL CHHANALAL,CHAUDHARY MOGHJIBHAI MANSANGBHAI,JOSHI NAGESHBHAI LALLUBHAI LEGAL HEIRS OF JOSHI LALLUBHAI VALLABHRAM,CHAUDHARY RAMABHAI BHIKHABHAI,CHAUDHARY AJITBHAI CHELABHAI, LEGAL HEIRS OF CHAUDHARY CHELABHAI BHIKHABHAI,CHAUDHARY DOLABHAI BECHARBHAI,CHAUDHARY MOGHAJIBHAI DHUDABHAI,CHAUDHARY VIRJIBHAI NARSINGBHAI,CHAUDHARY DEVJIBHAI CHELABHAI,CHAUDHARY DALABHAI MONABHAI,JOSHI PARULBEN NAGESHBHAI,CHAUDHARY KANJIBHAI MANSINGBHAI,CHAUDHARY JETHABHAI BECHARBHAI	
3285	SA/176/2019	05/08/2019	LAWRENCE RANCHHODBHAI CHRISTIAN,	MR NK MAJMUDAR,MR. MAULIK M SONI	GUJARAT CHRISTIAN SERVICE SOCIETY,SECRETARY CUM MANAGERS	
3286	SA/188/2019	07/12/2019	MIRABEN KIRTIKUMAR THAKKAR,	MR AB VYAS,MS.P J.JOSHI,JANKIBEN M THAKKAR	HOTEL KINGSWAY -KARTA ADMINSTRTOR,	MS HETVI H SANCHETI
3287	SA/194/2019	07/04/2019	HARESHBAHI MANOJBHAI SURANI,	MR P P MAJMUDAR	BHANUBEN BHIKHUBHAI KHETANI,	
3288	SA/201/2019	17/06/2019	PARMAR FULABHAI SHANABHAI,PARMAR FATABHAI @ RAMESHBHAI MELABHAI	MR MA PAREKH	PARMAR BABUABHAI VAGHJIBHAI,	
3289	SA/214/2019	07/10/2019	JAYENDRABHAI CHHOTALAL PALAN,	MR PRATIK Y JASANI	BHARATBHAI CHHOTALAL PALAN,	MR HITESH V PATEL
3290	SA/219/2019	27/06/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	JASHUMATIBEN PARSOTTAMBHAI JATI,VIJAYABEN LALJIBHAI THANKI	MS MAMTA R VYAS
3291	SA/222/2019	25/07/2019	REKHABEN VIJAYKUMAR SHAH THRU POA SATYAJIT DESHPANDE,	ALAY A DAVE,VISHWA G PATEL	HARIBHAI CHATURBHAI PATEL,BABUBHAI CHATURBHAI PATEL,RANCHODBHAI CHATURBHAI PATEL,MANUBHAI CHATURBHAI PATEL,SURJITSING SWELSING,SWARNKAUR SURJITSING	,MS TRUSHA K PATEL
3292	SA/225/2019	12/09/2019	MOHANLAL BABULAL KHANDELVAL,	MR.TARANJIT K WADHWA	CHANDRAKANT BABULAL SHAH,	MR. KRUTIN R JOSHI
3293	SA/230/2019	07/12/2019	MIRABEN KIRITBAHI THAKKAR,	MR AB VYAS,MS.P J.JOSHI,MR KRUNAL G PATEL	HOTEL KINGSWAY KARTA ADMINSTRATOR PARTNER JAGDISH DOLATRAM GOLKANI,	MS HETVI H SANCHETI
3294	SA/231/2019	26/07/2019	GUJARAT MARITIME BOARD,EXECUTIVE ENGINEER	MS REETA CHANDARANA	STATE OF GUJARAT,MANJULABEN LAXMAN	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HASIT H JOSHI
3295	SA/233/2019	18/07/2019	MANOHARLAL VARDHICHAND JAIN,	MR MAKBUL I MANSURI	SHAH RAICHAND HANSRAJ,VISHNUBHAI BHIKHABHAI THAKOR	

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3296	SA/234/2019	19/08/2019	INDRAMAL FULCHAND JAIN,	MR. MN MARFATIA	ANKIT ABHAYKUMAR GANDHI,RAJMATIBEN MATHURLAL CHOKALIYA,NIRALIBEN ANILKUMAR SHAH	(MR NIRAL R MEHTA)
3297	SA/243/2019	14/10/2019	BIPINBHAI MANMOHANDAS SHAH,	MR SP MAJMUDAR,MR. HJ KARATHIYA	L/H OF DECEASED DAHYABHAI PATEL,ARVINDBHAI MORARBHAI PANDYA,VIJAYSINGH ANPATSINHJI RATHOD,L/H OF DECEASED JITUBHAI DAHYABHAI,SAMIR JITENDRA PATEL,CHIRAG JITENDRA PATEL,PULIK JITENDRA PATEL,MAJULABEN JITENDRA PATEL,MAJULABEN JITENDRA PATEL,PRAVINBHAI DAHYABHAI PATEL,PRAFULBHAI DAHYABHAI PATEL,BIPINBHAI DAHYABHAI PATEL	,MR NK MAJMUDAR
3298	SA/246/2019	23/07/2019	NARESH KANTILAL SHAH,	MR BHARAT SHAH	GUJARAT STATE FERTILIZERS COMPANY LIMITED,	NANAVATI ASSOCIATES
3299	SA/255/2019	30/07/2019	THE DIST. POLICE OFFICER (RURAL),DIRECTOR GENERAL OF POLICE,STATE OF GUJARAT	GOVERNMENT PLEADER	VINODBHAI MANSUKHLAL JOSHI,BHAVNABEN WD/O. VINODBHAI MANSHUKHBHAI JOSHI,HARESHKUMAR VINODRAI S/O. VINODRAI JOSHI	,MR VAIBHAV A VYAS
3300	SA/257/2019	08/06/2020	KANTILAL BHIMABHAI HIRPARA,BABUBHAI BHIAMBHAI HIRPARA,LABHUBEN BHIMABHAI HIRPARA	MR PREMAL S RACHH	JAYSUKHBHAI NATHABHAI HIRPARA,SURESHKUMAR NATHABHAI HIRPARA,LEGAL HEIRS OF DEC VRAJLAL NATHABHAI HIRPARA,LEGAL HEIRS OF DEC PARSOTTAMBAH NATHABHAI HIRPARA,LEGAL HEIRS OF VALLABHBHAI NATHABHAI HIRPARA,DILIPBHAI VRAJLAL HIRPARA,BHARATKUMAR VRAJLAL HIRPARA,BHARATKUMAR VRAJLAL HIRPARA,GITABEN VRAJLAL HIRPARA,ARCHANA@ HANSABEN VRAJLAL HIRPARA,PRABHABEN PARSOTTAMBHAI HIRPARA,HITESHKUMAR PARSOTAMBHAI HIRPARA,RAJESHKUMAR PARSOTAMBAHI HIRPARA,SONALBEN PARSOTAMBHAI HIRPARA,RINABEN PARSOTAMBHAI HIRPARA,PRAVINABEN VALLABHBHAI HIRPARA,PRAKASHKUMAR VALLABHBHAI HIRPARA,MAULIKKUMAR VALLABHBHAI HIRPARA	,MR PM BHATT
3301	SA/260/2019	07/10/2019	JAI SHAKTI CLEARING AND FORWARDING THRU JITENDRASINH DILAWARSINH ZALA,	HCLS COMMITTEE,MR.VINOD C THAKER	AMAR HASMUKHLAL SHAH(GADA),	
3302	SA/265/2019	02/07/2020	LALIBEN WD/O KODARBHAI JIVABHAI VANKAR,RAMANBHAI KODARBHAI VANKAR,SURESHBHAI KODARBHAI VANKAR	MR BK OZA,MR HK THAKOR	VIRSANGBAHI KARSHANBHAI VANKAR,	MR. JM PRAJAPATI
3303	SA/281/2019	08/07/2019	RATANBEN D/O KALYAN VEKARIYA,	MR RAVINDRA SHAH	KHIMJI KALYAN VEKARIYA,PASCHIM GUJARAT VIJ COMPANY LTD	,MR.HIREN M MODI
3304	SA/289/2019	21/11/2019	NANUBHAI KUKKADBHAI PATEL,KAMLABEN WD/O NARSHINGBHAI UKKADBHAI PATEL,NIRANJANABEN D/O NARSHINGBHAI UKKADBHAI PATEL,HITESHBHAI NARSHINGBHAI PATEL,GHELABHAI UKKADBHAI PATEL	MR VIRAL V DAVE	DHIRUBHAI PATALBHAI PATEL,AMRUTBHAI PATALBHAI PATEL,DINESHBAHI PATALBHAI PATEL,KAMLESHBHAI PATALBAHI PATEL,MENABEN GHURIYABHAI PATEL,METHIBEN GHURIYABHAI PATEL	MS SONAL D VYAS
3305	SA/292/2019	09/05/2019	VASANTKUMAR KRUNALAL DAVE,	MR. NISHIT P GANDHI	RASIKLAL VIDHYASHANKAR DAVE,SUSHILABEN RASIKLAL DAVE,DIPAKKUMAR RASIKLAL DAVE,KETANKUMAR RASIKLAL DAVE	,(MR NIRZAR S DESAI)
3306	SA/296/2019	02/12/2020	CHHANABHAI KALYANBAHI ALIAS KALANBHAIPATEL,SUKHIBEN D/O KALYANBHAI ALIAS KALANBHAI PATEL AND WD/O RAVJIBHAI KIKABHAI,BHIKHIBEN D/O KALYANBHAI ALIAS KALANBHAI PATEL AND WD/O KANTIBHAI JERAMBHAI PATEL,PRAVINBHAI CHHANABHAI PATEL	MR DAKSHESH MEHTA	DIWALIBEN D/O LALLUBHAI LALBHAI PATEL AND W/O CHHOTUBHAI BUDHABHAI PATEL,AMBABEN D/O LALLUBHAI LALBHAI PATEL AND W/O GOVINDBHAI MANIBHAI PATEL	
3307	SA/305/2019	13/08/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,EXECUTIVE ENGINEER,SUPRINTENDING ENGINEER	MR DIPAK R DAVE	BHARATKUMAR MAHENDRABHAI VORA,	
3308	SA/313/2019	13/09/2019	RAGHUBHAI ARJANBHAI RABARI,	MR DIGANT M POPAT	PAVAN KUMAR RAMJILAL AGRAWAL,	MR. BHADRISH S RAJU

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3309	SA/319/2019	28/08/2019	HEIRS OF MAGANBHAI SARTANDAS CHAUHAN,RAGHUNATH SARTANDAS CHAUHAN,SHARDABEN D/O SARTANDAS MOTIRAM,KALABEN D/O SARTANDAS MOTIRAM,MANEKBEN WD/O MAGANBHAI SARTANDAS,KIRANBHAI MAGANBHAI CHAUHAN,PRAVINBAHI MAGANBHAI CHAUHAN,HANSABEN MAGANBHAI CHAUHAN	,MR GAURAV CHUDASAMA	RAMANBHAI MANGALBHAI PATEL,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
3310	SA/324/2019	17/10/2019	PATEL AMBALAL KESHAVLAL,PATEL HITENDRAKUMAR AMBALAL	MR JM BAROT	PANCHAL NATHALAL NARSINHBHAI,PANCHAL CHHAGANBHAI NARSINHBHAI,PANCHAL KANTIBHAI NARSINHBHAI,PANCHAL HIRALAL UGARCHAND	,(MR NIRAL R MEHTA)
3311	SA/328/2019	14/10/2019	LALITCAHNDRA MOTILAL PATEL,	MR TARAK DAMANI	L/H OF DECEASED HARIBHAI KASHIBHAI PATEL,DISTRICT COLLECTOR,DEPUTY COLLECTOR,TALATI CUM MANTRI,HEIRS OF DECEASED JIVANLAL MOTILAL PATEL,HEIRS OF DECEASED RAMANLAL SHANKARBHAI PATEL,MAHENDRABHAI HARIBHAI PATEL,NITINBHAI HARIBHAI PATEL,JAGDISHBHAI HARIBHAI PATEL,BHANUMATIBEN D/O HARIBHAI PATEL,ROHIT JIVANLAL PATEL,KAUSHIK JIVANLAL PATEL,RAJENDRA RAMANLAL PATEL	,MR SUNIL S JOSHI
3312	SA/344/2019	23/09/2019	ABDULRAZAK HASAMBHAI MULTANI,	MR ADIL R MIRZA	CHIEF OFFICER,COLLECTOR,STATE OF GUJARAT	
3313	SA/351/2019	14/10/2019	KALAVATIBEN SHIVRAMBHAI TIWARI THRU POA SANJAY SHIVRAMBHAI TIWARI,	MR ASPI M KAPADIA,MS DELSHAD A KAPADIA	NEETABEN BHARATKUMAR MODI,MANUBHAI KALYANJI NAYAK	
3314	SA/367/2019	14/11/2019	JALAMSINH SAVNATHSINH SOLANKI,	MR NV GANDHI	VIKRAMSINH NAHARSINH SOLANKI,	KULDIP P SOLANKI
3315	SA/369/2019	15/10/2019	MANIBEN DEVJIBHAI PATEL,AMRUTBHAI DEVJIBHAI PATEL,THAKORBHAI DEVJIBHAI PATEL,NANUBHAI DEVJIBHAI PATEL,RATANBEN DEVJIBHAI PATEL,MANJUBEN ARVINDBHAI PATEL,VANITABEN MANGUBAHI PATEL,VINABEN VINODBHAI PATEL	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	VINUBHAI DHANJIBHAI PATEL,RADKABHAI PATEL CIRCLE COFFICER	
3316	SA/374/2019	18/10/2019	JAYABEN DAUGHTER OF MANIBHAI PATEL AND WIFE OF ARVINDBHAI PATEL,	(MR PARESH M DARJI)	MEDICAL OFFICER,FAMILY PLANNING OFFICER,SECRETARY HEALTH AND FAMILY PLANNING DEPT	
3317	SA/375/2019	19/10/2019	L/H AND L/R OF DECEASED MAGABHAI VESARA,DEVIBEN MANGABHAI VESARA,BABUBHAI MANGABHAI VESARA,KARABHAI MANGABHAI VESARA,JASUBEN MANGABHAI VESARA,RAMILABEN MANGABHAI VESARA,NATHIBEN MANGABHAI VESARAW/O RAVA KARMASHI SARSIYA,TIDIBEN MANGABHAI VESARAW/O LALJI LAKHA BHUNDIYA	,P S CHANDRA	PREMJI GOVIND KATHIRIYA,MAGAN PREMJI KATHIRIYA,SHANTI PREMJI KATHIRIYA,L/H AND L/R OF DECEASED CHANABHAI GOVINDBHAI KATHIRIYA,LABHUBEN KURJIBHAI @ CHANA KATHIRIYA,NAROTTAM KURJIBHAI @ CHANA KATHIRIYA,LAXMIBEN KURJIBHAI @ CHANA KATHIRIYA W/O VALLABH MUNGRA,SHARDABEN KURJIBHAI @ CHANA KATHIRIYA W/O RAMESHBAHI AJUDIYA,JOSANABEN KURJIBHAI @ CHANA KATHIRIYA W/O MADHAVJI AJUDIYA,HANSABEN KURJIBHAI @ CHANA KATHIRIYA W/O RAMESHBHAI MOLIYA,SANGITABEN KURJIBHAI @ CHANA KATHIRIYA W/O ASHVINBHAI MUNJPARA	
3318	SA/377/2019	21/10/2019	MRUDULABEN HARILAL TANK,	MR AR THACKER	URVASHIBEN HARJIVAN RATHOD,DAMYATIBEN NATWARLAL RATHOD,JITENDRA HARJIVAN RATHOD	
3319	SA/402/2019	02/11/2020	NARAYAN REALTY INFRASTRUCTURE,	MR BHARGAV HASURKAR	STATE OF GUJARAT,GUJARAT REAL ESTATE APPELLATE TRINUNAL,SECRETARY, GUJARAT REAL ESTATE REGULATORY AUTHORITY	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR DM DEVNANI
3320	SA/404/2019	25/11/2019	SHAH UMESHKUMAR BHAGWANDAS,	HCLS COMMITTEE,MR. MANOJ T DANAK	NARANBHAI CHIMANBHAI GAJJAR,VASUDEV MAGANLAL GAJJAR	
3321	SA/406/2019	02/11/2020	NARAYAN REALTY INFRASTRUCTURE,	MR BHARGAV HASURKAR	STATE OF GUJARAT,GUJARAT REAL ESTATE APPELLATE TRIBUNAL,SECRETARY, GUJARAT REAL ESTATE REGULATORY AUTHORITY	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR DM DEVNANI
3322	SA/414/2019	17/12/2019	ASHVIN GORDHANDAS PATEL,	MR AB GATESHANIYA	RAMESHBAHI MANEKLAL ACHARYA,GHANSHYAMBHAI MANEKLAL ACHARYA	MR MEHUL SHARAD SHAH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3323	SA/415/2019	12/03/2019	SHANKARBHAI NARANBHAI,NATVARBHAI NARANBHAI,BHAGVANDAS NARANBHAI,BABUBHAI NARANBHAI,JASHUBHAI NARANBAHI,LAXMIBEN NARANBHAI,NANDABEN NARANBHAI,JYOTSNABEN NARANBHAI,SURESHBHAI SHANKARBHAI CHAVDA,HANSABEN SHANKARBHAI CHAVDA	MR KUNJAL D PANDYA	STATE OF GUJARAT,	
3324	SA/427/2019	26/12/2019	CHAIRMAN/ ADMINISTRATOR,DEPUTY ENGINEER	MR SP HASURKAR	THAKOR UMEDJI AMBUJI,THAKOR CHETANABEN UMEDJI,THAKOR MADHARAJI UMEDJI,THAKOR RATANJI UMEDJI,THAKOR MANSANGJI HAMIRJI,THAKOR BHIKHIBEN MANSANGJI	
3325	SA/1/2020	01/08/2020	HIMMATJI KAPURJI MAHARAJ,	SAKET A WAGHELA,VASIMRAJA A KURESHI	VADODARA MUNICIPAL CORPORATION,EXECUTIVE ENGINEER,THE STATE OF GUJARAT,RAMESH CHANDRA SHANABHAI RAVAL	
3326	SA/12/2020	07/06/2020	BHIMABHAI PRABHATBHAI RABARI,HIRABEN WD/O PRABHATBHAI SAKRABHAI	MR NM KAPADIA	GENERAL MANAGER OF SABARMATI ASHRAM GAUSHAL TRUST A.K.SING EX OFFICIO AND TRUSTEES,SABARMATI ASHRAM GAUSHALA TRUST,BABUBHAI JASBHAI PATEL,DR V KURIYAN,DR AMRUTA PATEL,MOTIBHAI R CHAUDHARI,DALSUKHBHAI JERAMBHAI PATEL	,DELETED,MR JIGAR M PATEL
3327	SA/17/2020	10/12/2020	BHOYLABHAI BAJLABHAI RATHVA,	MR AV NAIR	VITHALBHAI KHIMJIBHAI RATHVA,KHUMANBHAI MURKHABHAI RATHVA,SHANKARBHAI MUKHABHAI RATHVA,SURESHBHAI MURKHABHAI RATHVA,MANABHAI KADVABHAI RATHVA (DECEASED),REVJIBHAI KADVABHAI RATHVA,SADHUBHAI NAYKABHAI RATHVA,NEVLABHAI VECHATBHAI RATHVA	,MR. NISHIT P GANDHI
3328	SA/24/2020	30/01/2020	PASHIBEN WD/O MEVADA SHANTILAL SHANKARLAL (DELETED),MEVADA BABUBHAI SHANTILAL,MEVADA KANTABEN SHANTILAL,MEVADA CHANDULAL SHANTILAL	MR JIGAR G GADHAVI	LH OF DECD PATEL BECHARBHAI GANESHBHAI,LH. OF DECD MOTIBHAI GANESHBHAI PATEL,PATEL HARJIBHAI GANESHBHAI,PATEL KALUBHAI GANESHBHAI,BHIKHABHAI BECHARBHAI,RAMESHBHAI BECHARBHAI,SAMUBEN WD/O. BECHARBHAI GANESHBHAI,SURESHBHAI MOTIBHAI PATEL,HEMABEN MOTIBHAI PATEL,DINESHBHAI MOTIBHAI PATEL,MEENABEN MOTIBHAI PATEL	
3329	SA/26/2020	21/01/2020	KHIMSHRIBAI GOPAL NARAN,HIRBAI GOPAL GADHVI,JUGSHRIBEN GOPAL GADHVI,KARSAN GOPAL GADHVI,HARI GOPAL GADHVI,MOHAN GOPAL GADHVI	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE	GOVIND MAGSHI MAHESHWARI,	
3330	SA/31/2020	27/01/2020	PREMJIBHAI JEHABHAI BHIL,	MR. JAINISH P SHAH	HIRABHAI JEHABHAI BHIL,HARIBHAI JEHABHAI BHIL,SAMJIBHAI JEHABHAI BHIL	
3331	SA/35/2020	27/01/2020	CANDRIKA HARKISHANDAS DATTANI,HETAL HARKISHANDAS DATTANI	MS.FALGUNI D.TRIVEDI	RAJENDRAKUMAR BHAGVANJIBHAI DATTANI,JAGDISHCHANDRA BHAGVANJIBHAI DATTANI,DHIRAJBEN BHAGVANJI DATTANI W/O LUKKA JANUBHAI KARIA	
3332	SA/38/2020	31/01/2020	MAHANT MIRADAS GURUJANKIDAS,	MR KL PANDYA	ATULKUMAR RAMBHAI PATEL,SURESHBHAI RAMBHAI PATEL,POWER OF ATTORNEY HOLDER OF BAKULBHAI PARSOTTAMABHAI PATEL SAROJBEN BAKULBHAI PATEL,POWER OF ATTORNEY HOLDER OF MATHURBHAI VISHNUBHAI PATEL GENDALSING BABARBHAI THAKOR,RAMBHAI ISHWARBHAI PATEL,GENDALSINH BABARBHAI THAKOR,DASHRATHBHAI SHANKARBHAI THAKOR,VASUDEV DHANABHAI TADPADA,MALDAR DHANABHAI TADPADA,ARVINDBHAI SHANABHAI TADPADA	,(MR MAULIK J SHELAT)
3333	SA/46/2020	03/09/2020	PATEL ISHWARBHAI RAMJIBHAI,	MR. NISHIT P GANDHI	PATEL SHANTIBHAI VENABHAI,	
3334	SA/48/2020	02/06/2020	DHANLAKSHMIBEN RAMUBHAI GAJJAR,SURESHBHAI RAMUBHAI GAJJAR,MUKESHBHIA RAMUBHAI GAJJAR	MR BOMI H SETHNA	CHAMPABEN JAYNITBHAI MISTRY,JAYANTIBHAI RAMJIBHAI MISTRY,JAYDEV VINODCHANDRA GHADIYALI,CITY SURVEY SUPERINTENDENT	,MR MANAN A SHAH

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SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3335	SA/55/2020	26/02/2020	SHRI HARI ENTERPRISE,HEMAL K PATEL,PIYUSH B PATEL	MR AMRISH K PANDYA,MR PARTH D PATEL	STATE OF GUJARAT,GUJARAT REAL ESTAET APPELLATE TRIBUNAL,GUJARAT REAL ESTATE REGULATORY AUTHORITY,DEVYANI SATISHBHAI PRAJPATI,SHUKAN CORPORATION PRIVATE LIMITED,RAMESHBHAI REVABHAI PATEL,SURESH R PATEL	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3336	SA/61/2020	29/10/2020	ANWAR HUSEN ABDREMAN KHATRI,SULEMAN ABDREMAN KHATRI SINCE DECEASED THRU HEIR,JUBEDABEN SULEMAN KHATRI	MR BY MANKAD	AMAD JUSAB KHATRI SINCE DECEASED THRU L/H,OSMAN JUSAB KHATRI,ALIMAMAD JUSAB KHATRI,SIDIK JUSAB NODE,JINDUBAI AAMAD KHATRI,KHATRI ABDULA AAMAD,KHATRI IBRAHIM AAMAD SINCE DECEASED THRU HERIS,KHATRI BILKISHBANU IBRAHIM,KHATRI MAHAMAD YUSUF IBRAHIM,KHATRI FARZANBANU ABDULHAMID,KHATRI JAHANARA ANASH,KHATRI PRAVINBANU ISHTIHAK	,MR HASHIM QURESHI,MR. EKRAMA H QURESHI
3337	SA/62/2020	27/02/2020	DINESHBHAI GANESHBHAI VANKAR,KASHIBEN GANESHBHAI VANKAR,ASHOKBHAI GANESHBHAI VANKAR,MADHUBEN W/O BHANUBHAI VANKAR,CHANDRIKABEN BHANUBHAI VANKAR,MINOR DHARMENDRABHAI BHANUBHAI VANKAR,MINOR BHUPENDRABHAI BHANUBHAI VANKAR,JAGDISHBHAI BHANUBHAI VANKAR,BHARATBHAI BHANUBHAI VANKAR	,DARSHIT R BRAHMBHATT	REGISTRAR GUJARAT VIDHYAPITH,	MR JAYANT P BHATT
3338	SA/63/2020	29/10/2020	MAMABHAI HASAM KHATRI SINCE DECEASED THRU KHATRI SAKINABAI MUSTAK,JUNAS JUSAB KHATRI	,MR BY MANKAD	AMAD JUSAB KHATRI SINCE DECEASED THRU L/H,OSMAN JUSAB KHATRI,ALIMAMAD JUSAB KHATRI,SIDIK JUSAB NODE,JINDUBAI AAMAD KHATRI,KHATRI ABDULA AAMAD,KHATRI IBRAHIM AAMAD SINCE DECEASED THRU HERIS,KHATRI BILKISHBANU IBRAHIM,KHATRI MAHAMAD YUSUF IBRAHIM,KHATRI FARZANBANU ABDULHAMID,KHATRI JAHANARA ANASH,KHATRI PRAVINBANU ISHTIHAK	,MR HASHIM QURESHI,MR. EKRAMA H QURESHI
3339	SA/75/2020	26/02/2020	SHRI HARI ENTERPRISE,HEMAL K PATEL,PIYUSH B PATEL	MR AMRISH K PANDYA,MR PARTH D PATEL	GARISHMA MANUBHAI PRAJAPATI,GUJARAT REAL ESTATE APPELLATE TRIBUNAL,GUJARAT REAL ESTATE REGULATORY AUTHORITY,STATE OF GUJARAT,SHUKAN CORPORATION PRIVATE LIMITED,RAMESHBHAI REVABHAI PATEL,SURESH R. PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3340	SA/77/2020	26/02/2020	SHRI HARI ENTERPRISE,HEMAL K PATEL,PIYUSH B PATEL	MR AMRISH K PANDYA,MR PARTH D PATEL	VAIBHAV MAHENDRABHAI PRAJAPATI,GUJARAT REAL ESTATE APPELLATE TRIBUNAL,GUJARAT REAL ESTATE REGULATORY AUTHORITY,STATE OF GUJARAT,SHUKAN CORPORATION PRIVATE LIMITED,RAMESHBHAI REVABHAI PATEL,SURESH R. PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3341	SA/79/2020	24/02/2020	HARISH VRAJLAL MASHRU,	(MR NIRZAR S DESAI),DHAVAL A PARMAR	NIMESH DHIRENDRA OZA,THE SUB REGISTRAR,THE REGISTRAR,THE STATE OF GUJARAT	
3342	SA/95/2020	03/11/2020	M/S. HARI SILICATE INDUSTRIES,M/S. HARI SILICATE INDUSTRIES	MR HIREN U TRIVEDI,R B BHATT	THE PASCHIM GUJARAT VIJ COMPANY LTD.,	
3343	SA/131/2020	18/09/2020	SUMRA SULEMAN BHACHU,	MR EE SAIYED	GOVERMENT PLEADER,THE STATE OF GUJARAT,COLLECTOR	
3344	SA/132/2020	24/08/2020	LEGAL HEIRS AND REPRESENTATIVE OF DECD. DAYALBHAI DURLABHBHAI MISTRY,RAKESHBHAI DAYALBHAI MISTRY,NITINBHAI DAYALBHAI MISTRY,NIRUBEN WD/O DAYALBHAI DURLABHBHAI MISTRY,RAKESHBHAI DAYALBHAI MISTRY,NITINBHAI DAYALBHAI MISTRY,SANJAYBHAI DAYALBHAI MISTRY,MANJULABEN D/O DAYALBHAI MISTRY,MADHUBEN D/O DAYALBHAI MISTRY,BHARTIBEN D/O DAYALBHAI MISTRY,MEENABEN D/O DAYALBHAI MISTRY	MR DHAVAL D VYAS	TANUJA GIRISHKUMAR MISTRY,JAGUBHAI KALYANBHAI MISTRY,RUKHIBEN WDD/O PARAGBHAI KALYANBHAI,DIPAKBHAI PARAGBHAI MISTRY,CHETANBHAI PARAGBHAI MISTRY,PADMABEN PARAGBHAI MISTRY	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3345	SA/136/2020	10/07/2020	LATE JAGDISHCHANDRA PATHAK CHARITABLE TRUST THROUGH ITS TRUSTEE CHIRAG JAGDISHCHANDRA PATHAK,CHIRAG JAGDISHCHANDRA PATHAK,BIJAL CHIRAG PATHAK,CHANDRIKABEN JAGDISHCHANDRA PATHAK	MR RUTVIJ S OZA,MR UMANG R VYAS	RAJENDRABHAI BAWAJIBHAI PATEL,JYOTSANABEN RAJENDRABHAI PATEL,MINABEN SURESHBHAI PATEL,RAVJIBHAI VAGHJIBHAI PATEL (DECEASED),DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,NOTICE UNSERVED,MR MRUGEN K PUROHIT
3346	SA/148/2020	10/07/2020	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR RITURAJ M MEENA	GORDHANBHAI DEVJIBHAI BHANGARIYA,BHUPENDRAKUMAR GORDHANDAS BANGARIYA,SUBHASHCHANDRA GORDHANBHAI BANGARIYA	
3347	SA/157/2020	14/10/2020	RAJKOT MUNICIPAL CORPORATION,	MR HS MUNSHAW	MAGANBHAI VALABHAI LH OF DECD VALABHAI BHAGUBHAI PATEL,KARSANBHAI VALABHAI LH. OF DECD. VALABHAI BHAGUBHAI PATEL,GANESHBHAI VALABHAI LH. OF DECD. VALABHAI BHAGUBHAI PATEL	
3348	SA/161/2020	22/10/2020	MUNICIPAL CORPORATION JUNAGADH THROUGH MUNICIPAL COMMISSIONER,	MR DIGANT B KAKKAD	M/S. SUTREJA AND CO. , JUNAGADH,	
3349	SA/164/2020	15/12/2020	STATE OF GUJARAT,DEPUTY COLLECTOR,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER	SOMNATH ENTERPRISE,	MS SANDHYA D NATANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1	AO/85/1988	28/04/2009	M/S. NEW-TECH ENGINEERS,,	MR MC BHATT	GOVINDBHAI NATHABHAI PARMAR,	
2	AO/404/1988	27/10/2009			.,	
3	AO/198/1989	12/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	B.N.PATEL.DECD.THR.HEIRS.,	
4	AO/199/1989	12/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	B.N.PATEL DECD.THR.HEIRS.CA.NO5541 OF 2009.,	
5	AO/200/1989	12/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	B.N.PATEL DECD.THR.HEIRS.CA.NO5542/09 DTD.14.5.09.,	
6	AO/201/1989	12/11/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	B.N.PATEL DECD.THR.HEIRS CA.NO5543 OF 2009.,	
7	AO/61/1992	8/7/2010	MR.RANCHHODBHAI KESHAVLAL VALAND,,RAMESHBHAI UJAMBHAI PATNI	NOTICE UNSERVED	.,	
8	AO/285/1994	10/1/2011	GUJARAT ELECTRICITY BOARD,	MR TUSHAR MEHTA,MR AD OZA	SHAKAMBHARA PULP & BOARD MILLSPVT LTD,ELECTRICTAL INSECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,MR JB CHOKSHI
9	AO/131/1995	31/08/2009	SORATHIYA DHANJI NARAN,	MR TUSHAR MEHTA,MR MK VAKHARIA	PEDVA KANJI JETHA,PEDVA ARJAN KANJI,PEDVA MAVJI KANJI,PEDVA SUKHDEV KANJI	NOTICE SERVED,(MR LJ RAMNANI),MR NL RAMNANI
10	AO/458/1995	10/6/2014	M/S FARAMROZ NARIMAN LAKADAWALA & 8,FARAMOROZ NARIMAN LAKADAWALA PARSI,KERMAN FARAMROZ LAKADAWALA,ADIL NOSHIRVAN SHETHNA,RODABEN NARIMAN LAKADAWALA,KUMIBEN NARIMAN LAKADAWALA,RASHIDABEN NARIMAN LAKADAWALA,BANUBEN NARIMAN LAKADAWALA,ALUBEN NARIMAN LAKADAWALA	MR AS VAKIL	HOTEL CITY PALACE THRO' ABDUL LATIF ABDUL RAZAK SHAIKH,ABDUL LATIF ABDUL RAZAK SHAIKH,NASIMBANU ABDUL RASID SHAIKH,MOHMAD HANIF ABDUL RAZAK SHAIKH,ABDUL HAFIZ ABDUL RAZAK SHAIKH,M.A. PITTAWALA P.O.A. OF APPELLANTS NOS.2 TO 9.	RULE SERVED,RULE SERVED BY DS,MR PK SHUKLA,MR ASHISH M DAGLI
11	AO/508/1997	26/02/2014	SHREE SORATH SIXAN AND SANSKRUTI SANGH,	NANAVATY ADVOCATES	UNION OF INDIA,REGIONAL PROVIDENT FUND COMMISSIONER,RECOVERY OFFICER	(MR JD AJMERA),MR YN RAVANI, (MR NIRAL R MEHTA)
12	AO/1/1998	22/12/2010	JADAVBHAI D PATEL,	MR KETAN A DAVE	PATEL CHHAGANBHAI DIYALBHAI SINCE DECD. THRO HEIRS.,DHARMSHIBHAI CHANGANBHAI SANKADASARIYA,KALYANBHAI CHHAGANBHAI,SHAMJIBHAI CHHAGANBHAI,LAVJIBHAI CHHAGANBHAI,NAGJIBHAI CHHAGANBHAI,CHANDUBHAI CHHAGANBHAI,SMT. UJIBEN CHHAGANBHAI W/D OF CHHAGANBHAI DAYALBHAI,SMT, CHAMPABEN CHHAGANBHAI C/O. BATUJBHAI NAGAJIBHAI.,SMT. VASANTBEN CHHAGANBHAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAMJIBHAI HARJIBHAI,PATEL HIRABHAI HARJIBHAI,STATE OF GUJARAT,COLLECTOR,,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR KH BAXI,MR BM MANGUKIYA,MS RV ACHARYA,MS BELA A PRAJAPATI
13	AO/125/1998	21/06/2012	MUKESH MOHANLAL MASHRU,	(MR SURESHM SHAH)	DILIPKUMAR MOHANLAL MASHRU,MOHANLAL TRIBHOVANDAS MASHRU,HARSHABEN MASHRU,TARLIKABEN THAKKAR DELETED AS PER COURT'S ORDER	DELETED,RULE SERVED,MR MC BHATT
14	AO/142/1998	28/04/2009	CADILA HEALTHCARE LIMITED,	SINGHI & CO	LUPIN LTD.,	MR YJ TRIVEDI
15	AO/451/1998	20/01/2017	MUNICIPAL CORPORATION OF AHMEDABAD,	(MR KS JHAVERI)	SHETH LALBHAI DALPATBHAI,	
16	AO/630/1998	6/3/2017	LAXMISHANKER ALIAS KAILASH MONGA,KAPIL MONGA S/O L.S.MONGA,GEETA K MONGA	MR DR SHAH	NARAIN SOBHRAJ KIMATRAI,RAMCHAND SOBHRAJ KIMATRAI,HARISHKUMAR VISHINDAS,MOHINI VISHINDAS KIMATRAI,J KIMATRAI PRINTERS & PROCESSORS PVT.LTD.,SAJU R KIMATRAI,MINAL D ROOPCHAND NEE MEENAL R KIMATRAI,MANISHA A KRIPALANI NEE VEENA V KIMATRAI,KARANA G KHEMLANI NEE CHITRA V KIMATRAI,GULABRAI M KRIPALANI,RAJESH G KRIPALANI,J K SOBHRAJ TEXTILE INDUSTRIESPVT.LTD.,JAWAHAR P GOPWANI,CROWN SILK & RAYON MILLS PVT. LTD.,J K SEVIRANA TEXTILE INDUSTRIES PVT.LTD.,MODERN SILK FACTORY PVT.LTD.,KRISHNA INDUSTRIES	,MR TUSHAR MEHTA

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17	AO/184/1999	1/5/2009	KEYUR INVESTMENTS PVT.LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI	GIRA SARABHAI,	MR ASPI M KAPADIA
18	AO/185/1999	1/5/2009	MANDAKINI INVESTMENTS PVT.LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI	GIRA SARABHAI,	MR ASPI M KAPADIA
19	AO/186/1999	1/5/2009	MAUNIK INVESTMENTS PVT.LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI	GIRA SARABHAI,	MR ASPI M KAPADIA
20	AO/187/1999	1/5/2009	ACHAL INVESTMENTS PVT.LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI	GIRA SARABHAI,	MR ASPI M KAPADIA
21	AO/217/1999	1/5/2009	GIRA SARABHAI,	MR ASPI M KAPADIA	KEYUR INVESTMENTS PVT.LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI
22	AO/218/1999	1/5/2009	GIRA SARABHAI,	MR ASPI M KAPADIA	ACHAL INVESTMENTS PRIVATE LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI
23	AO/219/1999	1/5/2009	GIRA SARABHAI,	MR ASPI M KAPADIA	MAUNIK INVESTMENTS PRIVATE LIMITED,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI
24	AO/220/1999	1/5/2009	GIRA SARABHAI,	MR ASPI M KAPADIA	MANDAKINI INVESTMENTS PVT.LTD.,SHYAMA SARABHAI,MANA SARABHAI,ANAND ZAVERI,SHAAN ZAVERI	MR MIHIR H JOSHI
25	AO/361/1999	22/11/2018	ELBERT OVERSEAS INC.,	MS MEGHA JANI	ARTI SHIPBREAKING,ASHIT SHIPPING SERVICES PVT. LTD.,WEST WORD SHIPPING SERVICES PVT.LTD.	,MR BM MANGUKIYA
26	AO/420/1999	28/03/2011	AMBALAL JOITARAM PATEL,SHANKERLAL RUPSIBHAI THAKKAR,DARSHANKUMAR SHANKERLAL THAKKAR,CHHABILKUMAR BABULAL SANETHA,SHANKERLAL MULCHANDBHAI KHATRI,HIRALAL MULCHANDBHAI KHATRI,TIRTHKUMAR CHHANUMAL BHIMANI,CHAMANLAL DANUMAL BHIMANI,SOMABHAI ISHWARLAL PATEL,DECD.THRO'HIS HEIRS,JIVIBEN SOMABHAI (WIFE),REKHABEN SOMABHAI,GITABEN SOMABHAI,GANPATLAL SOMABHAI PATEL,MANUBHAI KANTILAL PATEL	MR JS YADAV	VIJAYKUMAR CHHANNALAL SHAH,JASHUBHAI CHHANNALAL SHAH,CHANDRAKANT CHHANNALAL SHAH,ROHITKUMAR CHHANNALLAL SHAH SINCE DECD.THRO HIS HEIRS,BHANUBEN WD/O ROHITKUMAR CHHNALAL,DHAVAN ROHITKUMAR SHAH,MONALI ROHITKUMAR CHHANALAL,MANUBHAI KHODIDAS PATEL	,NOTICE SERVED,MR JAL S. UNWALLA
27	AO/479/1999	4/8/2010	GUJARAT INNS PVT.LTD.,	MR CHETAN K PANDYA	BASS HOTELS & RESORTS INC.,HOLIDAY INN CROWNE PLAZA (I) PVT. LTD.	SERVED BY RPAD (N),M/S TRIVEDI & GUPTA
28	AO/597/1999	14/02/2011	NILAMBEN NYALCHANDBHAI SHAH,VIMLESH NYALCHANDBHAI SHAH,VINOD NYALCHANDBHAI SHAH,VARSHA D/O NYALCHANDBHAI SHAH,PINA D/O NYALCHANDBHAI SHAH,ALKA D/O NYALCHANDBHAI SHAH,MALTI D/O NYALCHANDBHAI SHAH	MR YOGESH S LAKHANI	JASWANTBHAI NYALCHANDBHAI SHAH,	
29	AO/417/2000	1/5/2009	GIRA SARABHAI,	(MR SB VAKIL),MR ASPI M KAPADIA	SHYAMA SARABHAI,MANA SARABHAI	MR MIHIR H JOSHI
30	AO/418/2000	1/5/2009	GIRA SARABHAI,	(MR SB VAKIL),MR ASPI M KAPADIA	SHYAMA SARABHAI,MANA SARABHAI	MR MIHIR H JOSHI
31	AO/424/2000	28/04/2009	MIVIHIT MITRA JAYA INFRASTRUCTURE PVT. LTD.,YUVRAJ INFRASTRUCTURE LTD.	TANNA ASSOCIATES	P T SUMBER MITRA JAYA,KETAN CONSTRUCTION LTD.	M/S TRIVEDI & GUPTA,MR SANDEEP M CHOKSHY
32	AO/438/2000	10/1/2011	JAGDISHBHAI P JOGI,	MR ANSHIN H DESAI	VINIFINE TEXTILE MILL LTD.,DUNGARPUR - PADARIYA GRAM PANCHAYAT,BALAJI PROCESSORS	NOTICE NOT RECD BACK,(MR MB GANDHI),MR AR THACKER,MRS FALGUNI D PATEL,MR MITUL K SHELAT

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33	AO/441/2000	3/12/2008	NAZIRAHMED MOHMMADHANIF,	(MR MB GANDHI),MRS TRUSHA M GANDHI	RAMANLAL AMRUTLAL FAMILY TRUST,CHIMANLAL AMRUTLAL,PRAMOD CHIMANLAL,HAREN RAMANLAL,GIRISH CHINUBHAI SHAREDALAL,CHANDRIKABEN R.PANCHAL,SUJAL (PATTARKUVA) OWNERS' ASSOCIATION,M/S.PRARAMBH CORPORATION THRO' SAUKHAT KHAN N.PATHAN	NOTICE SERVED BY DS,NOTICE UNSERVED,RULE UNSERVED,MR KR BRAHMBHATT,(MR BHARAT B KANSARA)
34	AO/252/2001	1/5/2009	SHYAMA SARABHAI,MANA SARABHAI	MR MIHIR H JOSHI	GIRA SARABHAI,	MR ASPI M KAPADIA
35	AO/253/2001	1/5/2009	SHYAMA SARABHAI,MANA SARABHAI	MR MIHIR H JOSHI	GIRA SARABHAI,	MR ASPI M KAPADIA
36	AO/336/2001	16/09/2010	BAVALBHAI MAGANBHAI KABIRA,	DR PRASAD B	STATE OF GUJARAT,POLICE COMM. OF AHMEDABAD CITY,POLICE INSPECTOR	
37	AO/354/2001	19/01/2017	PREMILABEN JOSHI D/O MANILAL UMEDRAM,	MR BHARAT JANI	HASMUKHLAL NARMADASHANKER THAKAR,	
38	AO/440/2001	18/12/2015	JYOTI EXPORTS THRO' PROP. NATWAR J ACHARYA,NATWAR JAGDISH ACHARYA	MR MITUL K SHELAT	BLUE GOLD EXPORTS PRIVATE LTD,JAGDISH RAICHAND ACHARYA,HARESH JAGDISH ACHARYA	MR JA ADESHRA,MS ARCHANA R ACHARYA
39	AO/441/2001	18/12/2015	JYOTI EXPORTS THRO' PROP. NATWAR J ACHARYA,NATWAR JAGDISH ACHARYA	MR MITUL K SHELAT	BLUE GOLD EXPORTS PRIVATE LTD,JAGDISH RAICHAND ACHARYA,HARESH JAGDISH ACHARYA	MR JA ADESHRA,MS ARCHANA R ACHARYA
40	AO/442/2001	18/12/2015	JAGDISH RAICHAND ACHARYA,HARESH JAGDISH ACHARYA	MS ARCHANA R ACHARYA	BLUE GOLD EXPORTS PRIVATE LTD,JYOTI EXPORTS - THRO' PROP. NATWAR J ACHARYA,NATWAR JAGDISH ACHARYA	RULE SERVED,MR JA ADESHRA
41	AO/443/2001	18/12/2015	JAGDISH RAICHAND ACHARYA,HARESH JAGDISH ACHARYA	MS ARCHANA R ACHARYA	BLUE GOLD EXPORTS PRIVATE LTD,JYOTI EXPORTS - THRO' PROP. NATWAR J ACHARYA,NATWAR JAGDISH ACHARYA	RULE SERVED,MR JA ADESHRA
42	AO/490/2001	12/8/2009	BHADRESHKUMAR VASANTLAL SHAH,	MR MC BHATT	M/S.M.A.ELECTRIC MECHANICAL APPLIANCES,ASHVIN KANAIYALAL PATEL	MR PARTHIV B SHAH
43	AO/547/2001	14/02/2014	RAMANBHAI MAGANBHAI PATEL,	MR GM JOSHI	AMBALAL JETHABHAI SADIWALA,	
44	AO/10/2002	28/02/2011	MAHIMA CORPORATION,	(MR KAMLESHWAR SINGH)	COSMOS DEVELOPMENT CORPORATION,AHMED ALI MIRSAHEBMIYA,GULAMMURTANA MIRSAHEBMIYA,NAJARABBAS MIRSAHEBMIYA,ABIDHUSSAIN MIRSAHEBMIYA SAIYED,NAJBINISHA D/O MIRSAHEBMIYA SAIYED,FAKRUNISHA D/O MIRSAHEBMIYA SAIYED,KANIJEMASUNA D/O MIRSAHEBMIYA SAIYED,MAHALAXMI CORPORATION,BHOLABHAI PATEL,HIMATBHAI KARAMSIBHAI PATEL	RULE SERVED,SERVED BY AFFIX.(R),(MR SK BUKHARI),MR MEHUL S SHAH,(MR SURESHM SHAH)
45	AO/90/2002	14/05/2010	CADILA HEALTHCARE LIMITED,	SINGHI & CO	AUROBINDO PHARMA LTD.,ARGUS - DIVISION OF AUROBINDOPHARMA LTD.	NARENDRA PRAJAPATI

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46	AO/100/2002	11/9/2014	DAYARAM NEMABHAI PATEL,CHHABILBHAI DAYARAM PATEL,GOVINDBHAI NEMABHAI, DECEASED BY HEIRS AND L.R.,BHIKHUBHAI GOVINDBHAI PATEL,VINODBHAI GOVINDBHAI PATEL,RAMANBHAI GOVINDBHAI PATEL	DECEASED LITIGANT,MR VIRAL K SALOT,MR MANAN A SHAH	CHHAGANBHAI NEMABHAI PATEL DECEASED THRO' HEIRS,BHIKHIBEN CHHAGANBHAI PATEL,LILAVATIBEN CHHAGANBHAI PATEL,NIRUBEN CHHAGANBHAI PATEL,HIRABEN CHHAGANBHAI PATEL,DHANSUKHBHAI CHHAGANBHAI PATELHEIRS OFCHHAGANBHAI N. PATEL,BALVANTRAI CHHAGNBHAI PATEL HEIRS OF CHHAGANBHAI N. PATEL,MOHANLAL CHHAGANLAL PATEL HEIRS OF CHHAGANBHAI N.PATEL,KARANBHAI MOHANBHAI,BAKULABAHEN MOHANLAL,DALSUKHBHAI CHHAGANBHAI HEIRS OF CHHAGANBHAI N. PATEL,KANUBHAI DAYARAM,KANTIBHAI DAYARAM,LALITBHAI DAYARAM,KISHORBHAI GOVINDBHAI,SALVANI ESTATE GHODADOD ROAD SURAT,DOING BUSINESSAS BUILDER,MORLIBHAI FATANBHAI SAVLANI,VASUBHAI FATANMAL SAVLANI,HARISHBHAI ATANMAL SAVLANI,GUJARAT STATE,SURAT MUNICIPAL CORPORATION,SURAT URBAN DEVELOPMENT AUTHORITY,SURAT, THROUGH ITS	,GOVERNMENT PLEADER,NOTICE UNSERVED,RULE UNSERVED,MR PRASHANT G DESAI,MR RJ OZA, (MR MD PANDYA),(MR AJ SHASTRI),MR DHAVAL G NANAVATI,MR AMIT V THAKKAR,MR DHAVAL D VYAS
47	AO/138/2002	23/06/2016	ANJANABEN GANPATBHAI SOLANKI,BALVANTSINH MADHAVSINH SOLANKI,PRAVINSHINH CHANDRASINH SOLANKI,RANJITSINH BHAGWANSINH PARMAR,NARPATSINH MANSINH RAJ,DEVENDRASINH BHILUSINH THAKOR,GAJENDRASINH NARSINH PARMAR,CHANDRASINH RAISINH RAJ,DEVENDRASINH DALPATSINH CAHUHAN,SURENDRASINH NARSINH RAJPUT,PRAVINSINH MADHAVSINH SOLANKI,LOKENDRASINH NARANSINH VANSADIYA	MR TUSHAR MEHTA	SURSINH DIPSINH SOLANKI,KATAMSINH CHHATRASINH PARMAR,SHARDABEN DHIRVANTINSINH SOLANKI,DHARMENDRASINH NARSINH RAJPUT,YOGENDRASINH INDRASINH SOLANKI	MR RJ GOSWAMI,MS MOHINI J BHAVSAR
48	AO/195/2002	21/03/2011	BAHADURSINH BHIMSINH THRO'POA PRATAPSINH BHIMSINH,PRATAPSINH @ PRABHATSINH BHIMSINH,RANJITSINH BHIMSINH THRO'POA PRATAPSINH BHIMSINH,NIRUBEN PRABHATSINH	M/S.VYAS ASSOCIATES	SHASHIKANT PRANLAL JARIWALA,JAYANTIBHAI CHIMANBHAI PATEL,GOPAL SATYANARAYAN AASWA,RAMAVTAR RAJARAM JAJU - KARTA OF HUF RAMAVTAR R JAJU,BHIMRAJ GIRDHARLAL DHOKA,RADHADEVI DIPCHAND AGRAWAL,RAJAKISHOR CHHANNUMAL GUPTA,RAMILABEN CHANDRAVADAN,SAJJANKUMAR SUDHANCHAND AGRAWAL,SURESHCHANDRA BALUBHAI LAKDAWALA,ANITA KIRITKUMAR SURTI,KIRITBHAI CHHAGANLAL SURTI,CHENSUKH SATYANARAYAN BAJAJ,VINODDEVI CHANDRAPRAKASH ANGOIWALA,RATILAL DAHYALAL GANDHI,NARENDRA RAMANLAL,ANIL RAMANLAL,MANHARLAL KHIMCHAND,KAPILABEN VENILAL,KISHORCHANDRA BABUBHAI LAKDAWALA,RAMESHCHANDRA NAGINDAS LAKDAWALA,JAYESH CHUNILAL SHAH,BHAKTI JAYESH SHAH,PINAKIN RAMNIKLAL DESAI,CHANDRAKANT CHHOTALAL,JITENDRA NAGINDAS LAKDAWALA,NAVNITLAL THAKORDAS GHARIWALA,LAXMANBHAI RATILAL,DAMAYANTIBEN AMRUTLAL,AMRUTLAL KACHARABHAI,SATYAPRAKASH DWARKADAS AGRAWAL,KANTIBHAI RATILAL PATEL,RAMESHCHANDRA BALUBHAI LAKDAWALA,BABUBHAI RATILAL PATEL	FRESH NOTICE REQD(N),MRS KETTY A MEHTA,MR ASPI M KAPADIA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
49	AO/196/2002	21/03/2011	BAHADURSINH BHIMSINH,PRATAPSINH @ PRABHATSINH BHIMSINH,RANJITSINH BHIMSINH,NIRUBEN PRABHATSINH	M/S.VYAS ASSOCIATES	SHASHIKANT PRANLAL JARIWALA,JAYANTIBHAI CHIMANBHAI PATEL,GOPAL SATYANARAYAN AASWA,RAMAVTAR RAJARAM JAJU - KARTA OF HUF RAMAVTAR R JAJU,BHIMRAJ GIRDHARLAL DHOKA,RADHADEVI DIPCHAND AGRAWAL,RAJAKISHOR CHHANNUMAL GUPTA,RAMILABEN CHANDRAVADAN,SAJJANKUMAR SUDHANCHAND AGRAWAL,SURESHCHANDRA BALUBHAI LAKDAWALA,ANITA KIRITKUMAR SURTI,KIRITBHAI CHHAGANLAL SURTI,CHENSUKH SATYANARAYAN BAJAJ,VINODDEVI CHANDRAPRAKASH ANGOIWALA,RATILAL DAHYALAL GANDHI,NARENDRA RAMANLAL,ANIL RAMANLAL,MANHARLAL KHIMCHAND,KAPILABEN VENILAL,KISHORCHANDRA BABUBHAI LAKDAWALA,RAMESHCHANDRA NAGINDAS LAKDAWALA,JAYESH CHUNILAL SHAH,BHAKTI JAYESH SHAH,PINAKIN RAMNIKLAL DESAI,CHANDRAKANT CHHOTALAL,JITENDRA NAGINDAS LAKDAWALA,NAVNITLAL THAKORDAS GHARIWALA,LAXMANBHAI RATILAL,DAMAYANTIBEN AMRUTLAL,AMRUTLAL KACHARABHAI,SATYAPRAKASH DWARKADAS AGRAWAL,KANTIBHAI RATILAL PATEL,RAMESHCHANDRA BALUBHAI LAKDAWALA,BABUBHAI RATILAL PATEL	RULE NOT RECD BACK,MS MEGHA JANI,MR ASPI M KAPADIA
50	AO/197/2002	21/03/2011	BAHADURSINH BHIMSINH,PRATAPSINH @ PRABHATSINH BHIMSINH,RANJITSINH BHIMSINH,NIRUBEN PRABHATSINH	M/S.VYAS ASSOCIATES	SHASHIKANT PRANLAL JARIWALA,JAYANTIBHAI CHIMANBHAI PATEL,GOPAL SATYANARAYAN AASWA,RAMAVTAR RAJARAM JAJU - KARTA OF HUF RAMAVTAR R JAJU,BHIMRAJ GIRDHARLAL DHOKA,RADHADEVI DIPCHAND AGRAWAL,RAJAKISHOR CHHANNUMAL GUPTA,RAMILABEN CHANDRAVADAN,SAJJANKUMAR SUDHANCHAND AGRAWAL,SURESHCHANDRA BALUBHAI LAKDAWALA,ANITA KIRITKUMAR SURTI,KIRITBHAI CHHAGANLAL SURTI,CHENSUKH SATYANARAYAN BAJAJ,VINODDEVI CHANDRAPRAKASH ANGOIWALA,RATILAL DAHYALAL GANDHI,NARENDRA RAMANLAL,ANIL RAMANLAL,MANHARLAL KHIMCHAND,KAPILABEN VENILAL,KISHORCHANDRA BABUBHAI LAKDAWALA,RAMESHCHANDRA NAGINDAS LAKDAWALA,JAYESH CHUNILAL SHAH,BHAKTI JAYESH SHAH,PINAKIN RAMNIKLAL DESAI,CHANDRAKANT CHHOTALAL,JITENDRA NAGINDAS LAKDAWALA,NAVNITLAL THAKORDAS GHARIWALA,LAXMANBHAI RATILAL,DAMAYANTIBEN AMRUTLAL,AMRUTLAL KACHARABHAI,SATYAPRAKASH DWARKADAS AGRAWAL,KANTIBHAI RATILAL PATEL,RAMESHCHANDRA BALUBHAI LAKDAWALA,BABUBHAI RATILAL PATEL	RULE NOT RECD BACK,MS MEGHA JANI,MR ASPI M KAPADIA

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51	AO/198/2002	21/03/2011	BAHADURSINH BHIMSINH,PRATAPSINH @ PRABHATSINH BHIMSINH,RANJITSINH BHIMSINH,NIRUBEN PRABHATSINH	M/S.VYAS ASSOCIATES	SHASHIKANT PRANLAL JARIWALA,JAYANTIBHAI CHIMANBHAI PATEL,GOPAL SATYANARAYAN AASWA,RAMAVTAR RAJARAM JAJU - KARTA OF HUF RAMAVTAR R JAJU,BHIMRAJ GIRDHARLAL DHOKA,RADHADEVI DIPCHAND AGRAWAL,RAJAKISHOR CHHANNUMAL GUPTA,RAMILABEN CHANDRAVADAN,SAJJANKUMAR SUDHANCHAND AGRAWAL,SURESHCHANDRA BALUBHAI LAKDAWALA,ANITA KIRITKUMAR SURTI,KIRITBHAI CHHAGANLAL SURTI,CHENSUKH SATYANARAYAN BAJAJ,VINODDEVI CHANDRAPRAKASH ANGOIWALA,RATILAL DAHYALAL GANDHI,NARENDRA RAMANLAL,ANIL RAMANLAL,MANHARLAL KHIMCHAND,KAPILABEN VENILAL,KISHORCHANDRA BABUBHAI LAKDAWALA,RAMESHCHANDRA NAGINDAS LAKDAWALA,JAYESH CHUNILAL SHAH,BHAKTI JAYESH SHAH,PINAKIN RAMNIKLAL DESAI,CHANDRAKANT CHHOTALAL,JITENDRA NAGINDAS LAKDAWALA,NAVNITLAL THAKORDAS GHARIWALA,LAXMANBHAI RATILAL,DAMAYANTIBEN AMRUTLAL,AMRUTLAL KACHARABHAI,SATYAPRAKASH DWARKADAS AGRAWAL,KANTIBHAI RATILAL PATEL,RAMESHCHANDRA BALUBHAI LAKDAWALA,BABUBHAI RATILAL PATEL	OFFICIAL LIQUIDATOR,RULE NOT RECD BACK,MS MEGHA JANI,MR ASPI M KAPADIA
52	AO/265/2002	2/3/2010	TATA CHEMICALS LIMITED,	MR SHIRISH JOSHI	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,(MR PV HATHI)
53	AO/288/2002	29/12/2016	ABDULKHALIF NAMRMOHMAD,	(MS HETAL M PAVAR)	AHMEDABAD ELECTRICITY COMPANY,	MR KB PUJARA
54	AO/317/2002	21/02/2011	UNITED ORGANISERS,	(MR GIRISH D BHATT)	AHMEDABAD MUNICIPAL CORPORATION,	NANAVATI & NANAVATI
55	AO/318/2002	21/02/2011	UNITED ORGANISERS,	(MR GIRISH D BHATT)	AHMEDABAD MUNICIPAL CORPORATION,	NANAVATI & NANAVATI
56	AO/364/2002	28/02/2011	CADILA PHARMACEUTICALS LIMITED,	NANAVATI & NANAVATI	MEDITABS SPECIALITIES PVT.LTD.,CIPLA LIMITED	MR JR SHAH,VIRAL K SHAH
57	AO/437/2002	14/03/2014	SHEKH MOHAMMED SLAIM RAHIMBHAI,	(MR JV MEHTA)	SAJJO SULTAN MOHAMMAD HANIF,AYUB UMMAR SHEKH,ARIFKHAN KARIMKHAN PATHAN,IQBAL MOHAMMAD UMARJI BOOTAWALA,SAIYAD ABDUL RAUF ABDULKADAR,MOHAMMAD HASAN IBRAHIM PATEL	NOTICE SERVED,DS AFF.NOT FILED (N),(MR SK BUKHARI)
58	AO/440/2002	7/12/2009	JAGRUTI MEHTA,	MR MA BUKHARI,(MR MB GANDHI),MR CHINMAY M GANDHI	MUKESHBHAI PATEL S/O BABUBHAI PATEL @ MULJIBHAI PATEL,HARESHBHAI PATEL S/O BABUBHAI PATEL @ MULJIBHAI PATEL,CHANDRIKABEN PATEL W/O JAGDISHBHAI PATEL,URMILABEN PATEL W/O CHANDRAKANTBHAI PATEL,SECRETARY - GOVT.SERVANTS CO.OP. HO. SOC. LTD.	RULE NOT RECD BACK,MR MS JAYSWAL
59	AO/491/2002	7/2/2011	UTTAR GUJARAT VIJ CO,LTD.,UTTAR GUJARAT VIJ CO.LTD.	(MR MD PANDYA)	MAITRI POLYPACK PVT. LTD.,GUJARAT STATE FINANCIAL CORPORATION	MR RD DAVE,MR TUSHAR MEHTA
60	AO/2/2003	16/02/2009	HARILAL LALLUBHAI MODI (DECEASED),RAMESHCHANDRA HARILAL MODI LEGAL HEIR & REPRESENTATIVE OF	DELETED,MR NM KAPADIA	BHARAT RASIKLAL MODI,RASIKLAL HARILAL MODI LEGAL HEIR & REPRESENTATIVE OF,HEMANTKUMAR RASIKLAL MODI,ABHAYKUMAR RASIKLAL MODI,DINESHKUMAR RASIKLAL MODI,BIPINCHANDRA HARILAL MODI LEGAL HEIR & REPRESENTATIVE OF,VIVEKKUMAR BIPINCHANDRA MODI,SUSHILKUMAR BIPINCHANDRA MODI,RAKESHKUMAR RAMESHCHANDRA MODI,TEJASKUMAR RAMESHCHANDRA MODI	RULE SERVED,(MR PJ VYAS)

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61	AO/48/2003	25/04/2017	CHHAGALAL NAROTTAMDAS & CO.,NATVARLAL CHHAGANLAL MODI,MINAXIBEN PRAVINCHANDRA MODI,SHAILESH NATVARLAL MODI,BALVANTLAL CHHANLAL MODI	NOTICE SERVED,UNSERVED EXPIRED (N),MS. KRUTI M SHAH	PUNAMCHAND DEVCHAND,	(MR GN SHAH),MS MINOO A SHAH,MS SONALI R DESAI
62	AO/58/2003	16/02/2009	AHMEDABAD ELECTRICITY CO. LTD,	MR KB PUJARA	BHARATKUMAR RAVISHANKAR JOSHI,	NOTICE UNSERVED,MR BK DAMANI
63	AO/128/2003	9/3/2009	GOVINDBHAI PARABHUBHAI IJARDAR,CHETANKUMAR GOVINDBHAI IJARDAR	MR UTPAL M PANCHAL	MUKESHBHAI RANCHHODBHAI PATEL,HETALBEN DHARMENDRAKUMAR DORIWALA	(MR KG PANDIT),MR KK TRIVEDI
64	AO/150/2003	3/12/2008	SHASHIKALA MAYUR SHETH 1133,KENTISN RD.,LINYWOOD,,	MR AC GANDHI	PRAKASH BABULAL SHETH,SANYAM PRAKASH SHETH,NANDA PRAKASH SHETH,BABULAL LAXMICHAND SHETH	(MR HM BHAGAT)
65	AO/165/2003	8/7/2010	HARISHCHANDRABHAI RAISANGBHAI RATHOD,	(MR NIRZAR S DESAI)	MARUTI STONE INDUSTRIES -THRO'PROP.RAMESHBHAI K PRAJAPATI,	RULE UNSERVED
66	AO/174/2003	7/2/2011	UTTAR GUJARAT VIJ CO. LTD., THRO' SUPERINTENDING ENGINEER,UTTAR GUJARAT VIJ CO. LTD., THRO' DEPUTY ENGINEER	MS LILU K BHAYA	RAJESHBHAI H KHEMANI - PROP. JAY AMBE INDUSTRY,GUJARAT STATE FINANCIAL CORPORATION	MR BK DAMANI,MR MITUL K SHELAT
67	AO/179/2003	27/03/2009	SUBHASHBHAI SOMABHAI PATEL,SAKARBEN SOMABHAI PATEL,THAKORBHAI TRIKAMBHAI CONTRACTOR	(MR TS NANAVATI)	STATE OF GUJARAT THRO' SECRETARY,MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,COLLECTOR,CHANDRAKANT MOTILAL JAGABHAI,ANAND CHANDRAKANT JAGABHAI,ARUN KASHINATH TRIVEDI,MAHENDRA SOMABHAI PATEL	GOVERNMENT PLEADER,SERVED BY AFFIX. (R),NANAVATI & NANAVATI,MR AJAY S JAGIRDAR
68	AO/194/2003	16/02/2009	ICICI BANK LTD,	MR CR ABICHANDANI	DAHYABHAI TALASHIBHAI PATEL PARTNER PATEL AGRO CENTRE,	MR AI SURTI
69	AO/198/2003	8/4/2011	CHAMUNDA CONSTRUCTION CO.,KANJI MANJI BHADANIYA	(MR AJ SHASTRI)	DHIRAJLAL KESHAVLAL DATANI,VINODBHAI KANJIBHAI DATANI,KALAVATI KANTILAL DATANI (TAJAWALA),PRAFULLABALA HARIDAS DATANI (TAJAWALA),RAJESH N BUDDHADEV,MADHUKANTA RAMESHCHANDRA DATANI,RAJENDRA RAMESHCHANDRA DATANI,KUSUM RAMESHCHANDRA DATANI,CHANDANI RAMESHCHANDRA DATANI	RULE UNSERVED,MR HARSHIT S TOLIA
70	AO/204/2003	5/4/2010	P K ENGINEERING,	MR DHAVAL D VYAS	OFFICE OF GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA
71	AO/233/2003	10/11/2016	MANILAL GANGARAM PATEL SINCE DECD. THROU' HIS HEIRS.,JAMNABEN WD/O. MANILAL G.PATEL,JADIBEN MANILAL PATEL,1AYANTILAL MANILAL PATEL 3,RAIBEN MANILAL PATEL,KANTILAL MANILAL PATEL,BHAILAL MANILAL PATEL,DASHRATHBHAI MANILAL PATEL,RASIKBHAI MANILAL PATEL,KAILASHBEN MANILAL PATEL,HANSABEN MANILAL PATEL,NILKANTH CORPORATION,ISHWARBHAI SHIVRAMDAS PATEL,KANTILAL MANILAL PATEL,BECHARBHAI KACHRABHAI PATEL	,MR JAL S. UNWALLA	PANKAJKUMAR BHIKHALAL JAISWAL,	MR US BRAHMBHATT,MS CHETNABEN JOSHI
72	AO/262/2003	18/04/2011	HITACHI LIMITED,	MR SUNIT S SHAH	JAYESH GULABRAI AJWANI,PARUL JAYESH AJWANI,CHANDRAKANT R PANCHAL,HITACHI ELEVATORS LIMITED	ABATED,MR PJ KANABAR
73	AO/285/2003	21/02/2011	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA	SAVALDAS VASANTMAL DOLTANI,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION	MR MG NAGARKAR,MR BK DAMANI
74	AO/350/2003	26/03/2009	NIRMA CONSUMER CARE LIMITED,	(MR MB GANDHI),MS RUMI M GANDHI	PRABHAL ENTERPRISE,	MR HARDIK C RAWAL
75	AO/381/2003	11/11/2008	IVABEN G MECVAN,	MR KV SHELAT	JASHBHAI MAGANBHAI PATEL,	MR MB FAROOQUI,HCLS COMMITTEE
76	AO/399/2003	7/3/2011	KUMUDCHANDRA BHIKHABHAI SHAH,DHARMESH KUMUDCHANDRA SHAH,JIGNESH KUMUDCHANDRA SHAH	MR AR MAJMUDAR	CHIMANBHAI RAVJIBHAI PATEL,	MR RAMNANDAN SINGH

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77	AO/419/2003	16/09/2010	RANCHHODBHAI NARANBHAI PATEL,ANANDIBEN RANCHHODBHAI PATEL,HARISHCHANDRA RANCHHODBHAI PATEL,SONAL RANCHHODBHAI PATEL,RAMESHBHAI NARANBHAI PATEL,KAPILABEN RAMESHCHANDRA PATEL,CHIRAG RAMESHBHAI PATEL,KIRAN RAMESHBHAI PATEL,JALPABEN RAMESHBHAI PATEL	MR PRAKASH K JANI	RUPALIBEN RANCHHODBHAI PATEL,	RULE UNSERVED
78	AO/445/2003	16/02/2009	KHEDA ZILLA SAHAKARI DUDH UTPATHAK SANGH LIMITED,	MR SHIRISH JOSHI	NADIAD TALUKA HOTEL,NADIAD PEOPLES COOPERATIVE BANK LIMITED	RULE SERVED,MR HM PARIKH
79	AO/459/2003	21/03/2011	KAMLAPARK CO-OPERATIVE HOUSINGSOCIETY LIMITED,	MS TRUSHA K PATEL	HEIRS AND L.R. OF DECD. INDRAPRASAD ISHWARLAL MAJMUDAR,DAKSHAY INDRAPRASAD MAJMUDAR DELETED,HEIRS AND L.R. OF DECD. DILIPBHAI ISHWARLAL,ANILBHAI DILIPBHAI MAJMUDAR,JIGNESH DILIPBHAI MAJMUDAR,HEIRS AND L.R. OF DECD. VIKRAMBHAI NATWARLAL,SARLABEN WD/O VIKRAMBHAI MAJMUDAR,RAKSHABEN VIKRAMBHAI MAJMUDAR DELETED,SMITABEN VIKRAMBHAI MAJMUDAR DELETED,SHALINIBEN VIKRAMBHAI MAJMUDARDELETED,AARTIBEN VIKRAMBHAI MAJMUDAR DELETED,HEIRS AND L.R. OF DECD. SACHENDRABHAI N MAJMUDAR,BHADRIKABEN WD/O SACHENDRABHAI N MAJMUDAR,DEVDATTA SACHENDRABHAI MAJMUDAR,HEIRS & L.R. OF DECD. MADHUSUDAN N MAJMUDAR,SAVITRIBEN WD/O MADHUSUDAN MAJMUDAR,NAYANKUMAR MADHUSUDAN MAJMUDAR,RAJESH BUILDERS,KHODABHAI GOVINDBHAI PATEL,SURESHBHAI KARSHANBHAI PATEL	,DELETED,RULE NOT RECD BACK,RULE SERVED,SERVED BY RPAD (R),(MR GIRISH D BHATT)
80	AO/9/2004	7/2/2011	AHMEDABAD ELECTRICITY COMPANY LIMITED,	MR KB PUJARA	GOLDEN PALACE APARTMENT BALDEVBHAI AMBALAL PATEL,RAMESHBHAI HARGOVANDAS PATEL	RULE SERVED,MR BK DAMANI
81	AO/10/2004	7/2/2011	AHMEDABAD ELECTRICITY COMPANY LIMITED,	MR KB PUJARA	JAYANTIBHAI JOITARAM PATEL,RAMAKANT DEVNARAYAN SHUKAL	RULE SERVED,MR BK DAMANI
82	AO/11/2004	7/2/2011	AHMEDABAD ELECTRICITY COMPANY LIMITED,	MR KB PUJARA	PRESIDENT - GOLDEN NARODA MEMBERS ASSOCIATION,DIGVIJAYSINGH JITUBHAI ZALA,DINESHCHANDRA DURGASHANKER VORA,SAVITRIDEVI ISHWARCHAND SHARMA	,MS HINA DESAI
83	AO/29/2004	17/11/2016	SHAMJIBHAI JIVRAJBHAI KUTCHWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MULSHANKAR BHAGWANJI,HARSUKHLAL BHAGWANJI,NAVINCHANDRA BHAGWANJI,CHANDRAKANT BHAGWANJI AS ONE OF THE HEIRS OF DAYAKUNVER	RULE SERVED,MR. HJ KARATHIYA
84	AO/49/2004	21/02/2011	TENSILE STEEL LIMITED,RAMESHBHAI R DESAI	MR ASHOK L SHAH	DONIL RAMESHCHANDRA PATEL,RAMESH PATEL BUILDERS PVT LTD	MR PARTHIV B SHAH
85	AO/72/2004	17/12/2008	SHRIMANT SANGRAMSINGH PRATAPSINGHRAO GAEKWAD,	NANAVATI ASSOCIATES	LEGAL HEIRS OF THE DECD. SHRIMANT SHANTADEVI P GAEKWAD,MRUNALINIDEVI PAUR,RANJITSINGH PRATAPSINGHRAO GAEKWAD,SAMARJITSINH RANJITSINH GAEKWAD,LALITADEVI KIRDUTT,PRAMILARAJE KHACCHAR,SATVASHILARAJE SHIVRAM SAWANT,VASUNDRARAJE MURARAO GHORPADE,SHRIMANT RANJITSINH PRATAPSINHRAO GAEKWAD,SHRIMANT MRUNALINIDEVI PUAR	,MR HARIN P RAVAL
86	AO/102/2004	17/01/2011	NANJIBHAI NARANBHAI SANTOKI,	MR TUSHAR MEHTA	GOGHABHA AJITSINH JADEJA,ATULBHAI HARSHADBHAI PANDYA	RULE SERVED,MR PRAVIN GONDALIYA

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87	AO/110/2004	22/12/2016	SOORMANDIR,	MR YJ TRIVEDI	GUJARAT AUDIO CASSETTE MANUFACTURERS ASSOCIATION,G.N.P. AUTO CASSETTE INDUSTRIES,KHODAL AUDIO,MITRA JALARAM CASSETTE INDUS.,SIDDHARTH ELECTRONICS,	,MR TARANG P PANDYA
88	AO/117/2004	22/12/2010	BHIKHALAL PURSHOTTAMBHAI MORAKHIYA,	MR ASHISH M DAGLI	SANJIVBHAI USHAKANT SHUKLA,RAMESHBHAI CHIMANLAL PANDYA	RULE UNSERVED,MR KV SHELAT,MR NV GANDHI
89	AO/126/2004	17/09/2010	USV LIMITED,	MR YJ TRIVEDI	MARAL LABS,COMAD LABORATORIES LTD.,CHANDAN MEDICAL STORES	RULE NOT RECD BACK,RULE SERVED,MR PP BANAJI
90	AO/130/2004	10/1/2011	KARNAMUTTESHWAR MAHADEV TRUST,AJIT G SHASTRI,RAJESH DHANENDRARAI SHASTRI	(MR MB GANDHI)	NANDBALA KANAIYALAL BHATT,BHADRESH HARIHAR BHATT	MR SANJAY A MEHTA
91	AO/136/2004	1/5/2012	SHAH BABULAL MANILAL SINCE DECD.THRO HIS HEIRS,VIPULBHAI BABULAL SHAH,SHAH KANCHANBEN SOMCHAND SINCE DECD.THRO HER HEIRS,VIPULBHAI BABULAL SHAH	MR NEHAL R JOSHI,MRS KANAN R SHAH,	NILUBEN SUNILBHAI JAIN,	MR BK DAMANI
92	AO/141/2004	4/12/2008	THAKOR JOGAJI SWARUPAJI,THAKOR JAKSIJI JOGAJI,THAKOR JAVANJI RAVTAJI,THAKOR CHATRAJI GALAJI	MR SK PATEL	DENA BANK - THRO' BRANCH MANAGER - KAKOSI BRANCH,	MR BHARAT JANI
93	AO/148/2004	21/08/2008	PRECISION TECHNOPLAST PVT.LTD.,KAMLESH C NAWAB	MR DAKSHESH MEHTA	URVESH C NAWAB,PRECISE METAL WORKS,AHMEDABAD ELECTRICITY CO. LTD.	RULE UNSERVED,MR SANJAY A MEHTA,MR KUNJAL D PANDYA
94	AO/150/2004	14/06/2010	BANK OF INDIA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	RATANLAL MAGNIRAM NAHTA,ZAMKUDEVI RATANLAL NAHTA,UMEDKUMAR RATANLAL NAHTA,PRATAPSING RATANLAL NAHTA,RAJESHKUMAR RATANLAL NAHTA,ARVINDBHAI MANGALDAS THAKKAR,GITABEN ARVINDBHAI THAKKAR,CAPTAIN N C SOOD DELETED-ORDER DT.28.6.2004	DELETED,MR MC BHATT,MR JIGAR P RAVAL
95	AO/166/2004	17/09/2010	L.R.'S OF DECEASED MANDAKINI SDESAI, THRU P.O.A. MRS.,HEMANGINI V DESAI,RUTVIJ V DESAI,VEDANGI V DESAI	(MR BD KARIA)	SAJIT SAHA,INDIAN EXPLOSIVES LTD.,STOCK HOLDING CORPORATION OF INDIA,C B MANAGEMENT SERVICES LTD.	RULE NOT RECD BACK,RULE SERVED
96	AO/207/2004	24/08/2018	DISTRICT PANCHAYAT,	MS KHYATI P HATHI	M/S Y. RATILAL CONSTRUCTION COMPANY "PARISHRAM",STATE OF GUJARAT	RULE SERVED,MR KG SUKHWANI,MR GR MALHOTRA
97	AO/247/2004	7/2/2011	D K SHAH,JAYESHBHAI H VASA,SANJAY HARIBHAI DHAMSANIYA,PANKAJBHAI H KOTECHA,KIRANBHAI VALJIBHAI PATEL,MAHESHBHAI VACCHANI	THAKKAR AND PAHWA ADVOCATES	HARILAL KANJIBHAI DOBARIA,SAMIR VINOBHAI NANDANI,SANDIP VINOBHAI NANDANI,YOGENDRA BHAISHANKAR PANDYA,BIPINCHANDRA JERAMBHAI PATEL (RUPARELIA),MANSUKHLAL SHAMBHUBHAI DONGA,PANKAJBHAI JIVRAJBHAI RAIYANI,VALLABHBHAI VASRAMBHAI DUDHHATRA,ARVIND MOHANLAL HANSALIA,HIRABHAI JIVRAJBHAI GALANI,UJAMBEN HIRABHAI GALANI,BHAVNABEN JITENDRABHAI GALANI,MUKESHBHAI P.DOSHI,AKBARALI A. BHARMAL,SUNILBHAI MOTIANI,SHYAMBHAI B.GOHIL,RAMBHAI H.MOKARIA,BHUDERBHAI B.PATEL,VINODBHAI P.PANDYA	,RULE SERVED BY DS,MR YOGESH S LAKHANI,MR MEHUL S SHAH,(MR SURESHM SHAH),MR VIJAL P DESAI
98	AO/253/2004	10/1/2011	INDUMATIBEN BACHUBHAI ALIAS BHAILALBHAI PATEL,HASUMATIBEN SHANTILAL PATEL,DIPAK SHANTILAL PATEL,MAYUR SHANTILAL PATEL	(MR A J PATEL)	BHARATKUMAR MADHAVLAL PATEL,HARESHBHAI BACHUBHAI ALIAS BHAILALBHAI PATEL,KETANBHAI BACHUBHAI ALIAS BHAILALBAHI PATEL,UMIYA DEVELOPERS,TARUNBHAI DINESHCHANDRA PATEL,YOGESHBHAI MANILAL PATEL C/O UMIYA DEVELPERS,REJESH CHINUBHAI THAKKAR,BAPA SHRI ENTERPRISE,PARESHBHAI THAKKAR	RULE SERVED,MR TUSHAR MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
99	AO/255/2004	10/1/2011	HARESHBHAI BACHUBHAI PATEL,KETANBHAI BACHUBHAI PATEL	MR ANSHIN H DESAI	BHARATKUMAR MADHAVLAL PATEL,INDUMATIBEN BACHUBHAI ALIAS BHAILALBHAI PATEL,HAUSMATIBEN SHANTILAL PATEL,DIPAKBHAI SHANTILAL PATEL,MAYURBHAI SHANTILAL PATEL,UMIYA DEVELOPMENTS,TARUNBHAI DINESHBHAI PATEL,YOGESHBHAI MANILAL PATEL C/O UMIYA DEVELOPERS,RAJESH CHINUBHAI THAKKAR,BAPA SHRI ENTERPRISE,PARESHBHAI THAKKAR	RULE SERVED,MR TUSHAR MEHTA
100	AO/259/2004	22/03/2011	SUSHILABEN SHARTCHANDRA BATRA THRU POA RAMBHAI BHARWAD,DOALTRAJ CHANDANMAL	MR KV SHELAT	LILABEN NIRANJANBHAI BRAHMBHATT,AHMEDABAD MUNICIPAL CORPORATION	MR PRASHANT G DESAI,MS MEGHA JANI
101	AO/260/2004	21/02/2011	SUSHILABEN SHARTCHANDRA BATRA,DOLATRAJ CHANDANMAL	MR KV SHELAT	OLVIN D' COUSTA,AHMEDABAD MUNICIPAL CORPORATION	MR PRASHANT G DESAI,MS MEGHA JANI
102	AO/268/2004	10/11/2009	SWAMI DHYANDEV BACKWARD CLASS DEVELOPMENT UNION,	MR CB DASTOOR	STATE OF GUJARAT,ADMINISTRATIVE OFFICER,SURESHBHAI N CHIKHALIYA,NARSINHBHAI BHANUBHAI CHIKHALIYA	GOVERNMENT PLEADER,RULE SERVED BY DS,MR MA BUKHARI,MR H AHMED
103	AO/278/2004	13/07/2018	PRAVINCHANDRA DEVCHANDBHAI LUHAR,	NOTICE SERVED	GUJARAT STATE FINANCIAL CORP. LTD,	MR MITUL K SHELAT
104	AO/319/2004	22/12/2016	PATEL JANAKBHAI SHANKARBHAI,	(MR NS DESAI)	GUJARAT AUDIO CASSETS MANUFACTURING ASSOCIATION,RAMBHAI BHIMANI - PRESIDENT,FIELD OFFICER - DINESHKUMAR MOHANLAL CHOLERA,G N P AUDIO CASSETE INDUSTRIESHARISH GOVINDBHAI PATEL	NANAVATI & NANAVATI
105	AO/321/2004	4/12/2008	MURLIDHAR RAJKARAN ALIAS TRIPATHY ALIAS TIWARI,	MR ASPI M KAPADIA	JAIKAR SUMANTRO DAS,WILBER JAIKAR DAS,SAMSON JAIKAR DAS,MEBAL SATISHBHAI DRIVER	RULE SERVED,MR RAJESH K SHAH
106	AO/323/2004	21/09/2010	MAHMED ISHAQ ABDULGAFUR,	MR RD DAVE	LEGAL HEIRS OF DECD. SHAIKH ABDULRAZAK ABDULSHAKUR,SHERIFA BIBI WD/O DECD. SHAIKH ABDULRAZAK,NAZIRKHAN ABDULRAZAK,MAKMALBIBI ABDULRAZAK,FIROZABIBI ABDULRAZAK,BADRUNISA ABDULRAZAK,RUKSANABIBI ABDULRAZAK,BILKISHBIBI ABDULRAZAK,SAMABIBI ABDULRAZAK,LOHIMAL AMBUBAL BUDHWANI,ABDULKARIM LALBHAI,SIRAJUDDIN GULAMNABI,RAHIMBHAI REHEMANBHAI,ALTAKHUSAIN ALLANUR,MAHMADIQBAL USMANGANI	,MR MA BUKHARI
107	AO/361/2004	9/3/2009	SARASWATIBEN,W/O JAGDISHBHAI PANCHOLI,	MR KH BAXI	NIRMALABEN,W/O NAVNITRAI THAKER,SUDHANSHU NAVNITRAI THAKER,KRUTAGNA NAVNITRAI THAKER,RASAGNA NAVNITRAI THAKER	MR HARSHIT S TOLIA

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108	AO/379/2004	3/9/2012	ATIKABEN AKABARALI HAZURI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RUBABBHAI AKBARALI,ABBASBHAI AKBARALI,MOIZBHAI AKBARALI,SHAKINABAI AKBARALI,SHEREBANU AKBARALI,NAFISA AKBARALI,MASUMA AKBARALI,TAIYABALI ISUFALI MALDEVIWALA,GULAM ABBASBHAI ISUFALI MALDEVIWALA,HEIRS DECD. AMTULABAI ISUFALI MALDEVIWALA,FAKRUDDIN ISMAILJI GANDHI,BILKISHBEN ISMAILJI GANDHI,SHIRIN FIDAALI SHAM,REHANA ILYASHBHAI GANDHI,AATEKABEN ISMAILJI GANDHI C/O ABBASBHAI AKBARALI,HUSHENABEN FAKRUDDIN HARIYANAWALA,HEIRS OF DECD. KADARBHAI ISUFALI MALDEVWALA,SAIFUDIN KADARBHAI MALDEVIWALA,BADRUDDIN KADARBHAI MALDEVI-WALA,FIJABAI KADARBHAI MALDEVIWALA,RUBABBEN KADARBHAI MALDEVIWALA,FATEMABEN KADARBHAI MALDEVIWALA,HEIRS OF DECD. RUKHANBEN KADARBHAI MULDEVIWALA,GULLAMABBAS HASHANALI MALDEVI-WALA,ASGARALI HASANALI,AKBARLAI HASHANALI,ABID HASHANALI,SHABBIR HASHANLI CHIKANI,MUSHLIM HASHANALI CHIKANI,HATIM HASHANALI CHIKANI,HEIRS DECD. NAFISHABAI MOIZBHAI BOXWALA,YAKUBBHAI SADIKBHAI GANDHI,ASHOKBHAI PARBATBHAI GOTHANIYA,SABBIRBHAI KURBANBHAI SARAIYA,UNION OF INDIA,SUB POST MASTER	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR BIPIN I MEHTA),MR KALPESH N SHASTRI,MR NIRAV C THAKKAR,MR PURVISH J MALKAN
109	AO/383/2004	21/03/2011	KASAM TAHERALI JERRIWALA,	(MR MB GANDHI)	GHULAM VAJIRUDDHIN ZAHIRUDDHINALVI,DECD. JALALUDDIN VAJIRBHAI @ DAGGA THRO' HEIRS,ASLAM JALALUDDIN,SALIM JALLUDDIN	,MR JA ADESHRA
110	AO/384/2004	25/03/2011	GHULAM VAJIRUDDIN ZAHIRUDDHIN,	(MR MB GANDHI)	DECD. JALALUDDIN VAJIRBHAI @ DAGGA THRO' HEIRS,ASLAM JALALUDDIN,SALIM JALALDDIN	,SERVED BY AFFIX(N)
111	AO/405/2004	18/06/2010	AATHIYA SAMASTA PANCH SUB COMMITTEE,	(MR BP MUNSHI)	LIAKT ABDULKARIMKHAN PATHAN,AHMEDABAD MUNICIPAL CORPORATION	MR ZUBIN F BHARDA,NANAVATI & NANAVATI
112	AO/409/2004	21/09/2010	DINESHBHAI KANJIBHAI JOSHI,MITESHBHAI DINESHBHAI JOSHI	MR PM DAVE	HIRABHAI KARSANBHAI PATEL (SINCE DECD.) THRO' HEIRS,GHANSHYAMBHAI HIRABHAI PATEL,SURESHBHAI HIRABHAI PATEL,PRADIPBHAI HIRABHAI PATEL	RULE NOT RECD BACK,SERVED BY AFFIX. (R),MR AJAY S JAGIRDAR
113	AO/424/2004	7/3/2011	SUBHASHCHANDRA JIVANLAL JOSHI,SUDHABEN SUBHASHCHANDRA JOSHI,SAROJBEN YOGESHBHAI SHAH,JAGADISHBHAI I PATEL - THRO' P.O.A. SAJJANABA P CHAWADA,BHATIA CHANCHALBEN RAMLAL THRO'P.O.A.VISHABHAI M DESAI,MANSUKHLAL KAWA - THRO'P.O.A. SANKARBHAI PUNJIRAM SUTHAR,SAGARBHAI DAYALJIBHAI - THRO' P.O.A. DESAI KANUBHAI RAMJIBHA,VISHNUBHAI D SHAH - THRO'POA PRAVINBHAI K GOHIL,GITABEN GIRISHCHANDRA SHASTRI,DARJI SURESH VRAJLAL - THRO' P.O.A. SUTHAR POPATLAL,REKHABEN DEVENDRA PATHAK-THRO'POA KAILASHBEN BHAILALBHAI,SAMUBEN SHIVRAM SUTHAR,PRABHATBHAI SHANKABHAI DESAI,BABUBHAI PRABHATBHAI DESAI THRO'POA RAMANBHAI M PRAJAPATI,SENDHABAI SOMABHAI DESAI,VIJAYKUMAR V PANCHOLI	MR PRANAV G DESAI	GANESH HOUSING CORPORATION (BUILDERS),NAYAN K TALATI SECRETARY / ADMINISTRATOR,MANAGER - AHMEDABAD DISTRICT CO.OP. BANK LTD.	RULE SERVED,MR DIPAK R DAVE,NANAVATI & NANAVATI
114	AO/9/2005	16/02/2009	VINODCHANDRA MOTILAL THAKKER,	MR YJ TRIVEDI	GRAF LABORATORIES PVT LTD,	MR BHARAT D SHUKLA

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115	AO/11/2005	22/03/2011	PATEL HAMIRABHAI BHIKHABHAI,PATEL VARDANBHAI BHIKHABHAI,PATEL NAGABHAI GALAJI	MR MEHUL H RATHOD	PATEL ANDIBEN D/O RAGAJI PATEL,PATEL VIRMAJI TALJAJI	RULE SERVED,MR BHARAT T RAO
116	AO/12/2005	22/03/2011	PATEL VIRMAJI TALJAJI,	MR YM THAKKAR	PATEL ANDIBEN D/O RAGAJI,PATEL HAMIRBHAI BHIKHABHAI,PATEL VARDANBHAI BHIKHABHAI,PATEL NAGABHAI GALAJI	RULE SERVED,MR BHARAT T RAO
117	AO/20/2005	19/07/2012	UTTAR GUJARATVIJ CO.LTD.,UTTAR GUJARAT VIJ CO.LTD.	MS LILU K BHAYA	RAJ CHEMICALS,	MR BK DAMANI
118	AO/37/2005	12/1/2011	NUTAN TRAVELS(INDIA)PVT LTD.,,	MR BHARAT D SHUKLA	NUTAN BHARAT TOURS AND TRAVELS,	MR VIREN G DAVE,MR NISHITH P THAKKAR
119	AO/58/2005	28/03/2011	MEENABEN RAMESHBHAI PANDEY,	MR VIREN G DAVE	POPATBHAI MAGANBHAI DESAI,	MR RJ GOSWAMI
120	AO/60/2005	10/1/2011	NIRAV NIRANJAN SHAH,	MR DHIRAJ M PATEL	HARNISHBHAI KANTILAL SHAH,JAY ASSOCIATES,RAKESH SARADCHANDRA,SANJAY S SHAH ASSOCIATES,V C PARIKH,MAYANKBHAI SHAH	RULE SERVED,SERVED BY AFFIX.(R),MR KH BAXI
121	AO/69/2005	28/03/2011	P.G.V.C.L.,	(MR SN SINHA)	NARSI HAMIR & CO.,	MR CHETAN P PANDYA
122	AO/71/2005	29/03/2011	NEW INDIA ASSURANCE CO.LTD.,	MR VIBHUTI NANAVATI	KOKILABEN JUVANSINH DABHI,PRABHATSINH JUVANSINH DABHI,NANDABEN JUVANSINH DABHI,SHAKUBEN JUVANSINH DABHI,DILIPSINH JUVANSINH DABHI,PRAKASHCHANDRA ROSHANLAL MAHAJAN (DELETED AS PER ORDER),M/S. KATARIA TRANSPORT COMPANYTHROUGH PARTNER S. C. KATARIA	DELETED,RULE SERVED,MR NIRAV C THAKKAR
123	AO/73/2005	7/3/2011	A.E.C.LTD. (NOW TORRENT POWER AEC LTD.),	MR KB PUJARA	VIMALABEN PRAPADYUMANRAI BHATT,PRADUMANRAI JATASHANKAR BHATT,BIPINBHAI PRADUMANRAI BHATT,ABHILASH PRADUMAN BHATT	,MR SUREN M SHAH
124	AO/86/2005	9/3/2009	CHHAGANLAL BHABHUTMAL SHAH (RATHOD),DIVYALATABEN CHHAGANLAL SHAH (RATHOD)	MR SANJAY A MEHTA	SATYANARAYAN BHAVARLAL AJMERA,AHMEDABAD MUNICIPAL CORPN.	(MR RM CHHAYA),MR MK VAKHARIA
125	AO/87/2005	17/09/2010	SHASHI KUMAR MOHATA,	MR HL LANGHNOJIA	BANK OF INDIA,	
126	AO/97/2005	16/02/2009	GUJARAT WATER SUPPLY & SEWAGE BOARD,EXECUTIVE ENGINEER	MR HS MUNSHAW	JAIHIND PROJECTS LTD,CANARA BANK	MR MANISH R BHATT,MR JB CHOKSHI
127	AO/101/2005	8/7/2010	BABUBHA S/O KALIDAS DAHYABHAI,VIKRAMBHAI BABUBHAI,KANTIBHAI S/O KALIDAS DAYABHAI,HITESHBHAI KANTIBHAI- SELF & KARTA OF OWN HUF,BHIMABHAI @ ASHVINBHAI KANTIBHAI BAROT,AMRUTLAL DAHYABHAI BAROT SELF & KARTA OF OWN HUF,SHARDABEN WD/O RAMPRASAD TIRKAMLAL,ARVINDBHAI RAMPRASAD SELF & KARTA OF OWN HUF,TUSHARBHAI ARVINDBHAI,SIDDHARTHBHAI ARVINDBHAI,MUKESHBHAI RAMPRASAD SELF & KARTA OF HUF,ASHOKBHAI RAMPRASAD SELF & KARTA OF HUF,SHRIKANTBHAI ASHOKBHAI,RAJENDRABHAI S/O KANAIYALAL TRIKAMLAL,BHARATBHAI S/O KANAIYALAL TRIKAMLAL,GIRISHBHAI S/O KANAIYALAL TRIKAMLAL,VIMLABEN WD/O RAMANLAL TRIKAMLAL - DECD.THRO'HEIRS,VILASBEN WD/O BALDEVBHAI RAMANLAL,PRAKASHBHAI S/O BALDEVBHAI RAMANLAL -SELF & KARTA OF HUF,NISHA D/O BALDEVBHAI RAMANLAL,ROHIT RAMANLAL - SELF & KARTA OF OWN HUF,VILASBEN, WD/O BALDEVBHAI RAMANLAL,PRAKASHBHAI, S/O.BALDEVBHAI RAMANLAL,NISHA, D/O.BALDEVBHAI RAMANLAL,ROHIT RAMANLAL SELF & KARTA OF OWN HUF,KAILASHBEN, D/O.RAMANLAL TRIKAMLAL,REKHABEN, D/O.RAMANLAL TRIKAMLAL	DELETED,MR PRAKASH K JANI	LALITABEN,D/O CHUNILAL PITAMBARDAS BAROT,LABHUBHAI,S/O CHUNILAL PITAMBARDAS,KANTABEN,D/O CHUNILAL PITAMBARDAS,JIVATBEN,WD/O SOMBHAI PITABARDAS,INDUBEN SOMDAS,SUDHABEN DILIPBHAI,NISHABEN DILIPBHAI,KUNAL DILIPBHAI,PALAK DILIPBHAI,NIGAM DILIPBHAI,BAI MUDHABEN,WD/O NATHALAL PITAMBARDAS	RULE SERVED,MS TRUSHA K PATEL

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128	AO/113/2005	9/3/2009	SATYANARAYAN BHANWARLAL AJMERA,	MR PS CHAMPANERI	CHHAGANLAL BHABHUTMAL SHAH (RATHOD),DIVYALATTABEN CHHAGANLAL SHAH (RATHOD),AHMEDBAD MUNICIPAL CORPORATION	
129	AO/116/2005	2/3/2010	NIKUNJBHAI RAMESHCHANDRA SHAH,	MR BR PARIKH	HEIRS OF DECD. SHRIMATIBEN RAMESHCHANDRA SHAH,RAMESHCHANDRA KANTILAL SHAH,DEVANGBHAI RAMESHCHANDRA SHAH,NAYANBHAI RAMESHCHANDRA SHAH,BANK OF BARODA,MANISHABEN CHANDRAKANTBHAI SHAH	,DELETED,RULE SERVED,MR PRANAV G DESAI,MS BANNA S DUTTA
130	AO/119/2005	27/11/2009	CHITRA PUBLICITY CO. PVT. LTD,	MR YATIN SONI	NARENDRA MUGATLAL SHAH PROP. ESQUIRE ELECTRONICS,	MR YN RAVANI
131	AO/123/2005	16/02/2009	HARIESH J PAMNANI,	MR BK DAMANI	TORRENT POWER AEC LTD.,	RULE SERVED
132	AO/125/2005	23/01/2017	SOOR MANDIR,JANAKBHAI SHANKARLAL PATEL,MADHUBEN JASWANTBHAI PATEL,SMITABEN NIKETU PATEL	(MR NIRZAR S DESAI)	GUJARAT AUDIO CASSETTE MANUFACTURERS ASSOCIATION,G N P AUDIO CASSETTE INDUSTRIES,JALARAM CASSETTE INDUSTRIES PROP. RAMBHAI BHIMANI,SIDDHARTH STUDIO,NIKETU JASWANTBHAI PATEL,DILIPBHAI @ KAMAL BALVANTRAI THAKKAR	RULE SERVED,MR KUNJAL D PANDYA
133	AO/128/2005	28/02/2014	HDFC BANK LIMITED THRO' REGIONAL HEAD,	MR ANIP A GANDHI	ASHIMA LIMITED,	MR AMAR N BHATT
134	AO/130/2005	31/01/2011	K KHUSHRU MANEKJI, MEHTA STONEAND ENGINEERING WORKS PVT LTD,	MR DEVAN PARIKH	AMIT PROCESSORS PVT LTD,MODERN IND. ESTATE PVT. LTD	MR KC TRIVEDI
135	AO/146/2005	25/08/2008	AMISHBHAI D MEHTA,	MR. D. P. KINARIWALA	VIRAL CHESTRO CHEM PVT LTD,	MS ROOPAL R PATEL
136	AO/150/2005	21/03/2011	JIGNESH DILIPBHAI MAJMUDAR,	MR SHALIN N MEHTA	JITENDRA BHIKHABHAI PATEL,JAYDHARA CO OP HOUSING SOCIETYLTD,DEVDUTTBHAI S MAJMUDAR,NIMISHABEN DAKSHAYBHAI MAJMUDAR,JATAN DAKSHAYBHAI MAJMUDAR,NAYANBHAI MADHUSUDAN MAJMUDAR,SAVITRIBEN MADHUSUDAN MAJMUDAR,SARLABEN VIKRAMBHAI MAJMUDAR,ANAL DILIPBHAI MAJMUDAR,HEMANGINIBEN DILIPBHAI MAJMUDAR,JIGISHA DILIPBHAI MAJMUDAR,RAJESH BUILDERS A PARTNERSHIP FIRM HAVING ITS	RULE SERVED,SERVED BY RPAD (R),MR MANISH R BHATT,MR NA KASWEKAR
137	AO/151/2005	21/03/2011	JIGNSH DILIPBHAI MAJMUDAR,	MR SHALIN N MEHTA	JITENDRA BHIKHABHAI PATEL,AMBALAL MADHAVDAS PATEL,PRAHLADBHAI AMBALAL PATEL,SOMABHAI AMBALAL PATEL,,ARVINDBHAI AMBALAL PATEL,,DEVDUTTBHAI S MAJMUDAR,NIMISHABEN DAKSHAYBHAI MAJMUDAR,JATAN DAKHSAYBHAI MAJMUDAR,NAYANBHAI MADHUSUDAN MAJMUDAR,SAVITRIBEN MADHUSUDAN MAJMUDAR,SARLABEN VIKRAMBHAI MAJMUDAR,ANAL DILIPBHAI MAJMUDAR,HEMANGINIBEN DILIPBHAI MAJMUDAR,JIGISHA DILIPBHAI MAJMUDAR,RAJESH BUILDERS,	,RULE SERVED,SERVED BY RPAD (R),MR ASHISH M DAGLI
138	AO/182/2005	11/6/2014	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR RD DAVE	VELJI JIVANDAS SURAIYA DECD.(NO LEAGAL HEIR),MAHESHCHANDRA PURSHOTTAMDAS PAWANI,L M POPAT	ABATED,MR MAYUR RAJGURU
139	AO/204/2005	16/02/2009	GAUTAM TRADING COMPANY,	(MR MB GANDHI),MR BK DAMANI	UMA TRANSPORT TRADING COMPANY,SHAH RATANLAL MOTILAL	RULE SERVED,MR KV SHELAT
140	AO/227/2005	7/3/2011	ANITABEN ARVINDBHAI PATEL,ARINDBHAI NARANDAS PATEL	(MR PK PAREKH)	ARUNABEN BANSILAL BHAVSAR,	MR SUNIT S SHAH
141	AO/248/2005	8/7/2010	USHABEN BIMALBHAI TALATI,	MR JITENDRA MALKAN	MANIBHAI JOITARAM PATEL,	RULE SERVED
142	AO/266/2005	19/11/2009	AHMEDABAD MUNICIPAL CORP.,	MR PRASHANT G DESAI	KARSANDAS HIRJIBHAI THAKKAR,BHARATBHAI KARSANDAS THAKKAR	,NANAVATY ADVOCATES
143	AO/267/2005	10/7/2008	N D M TECHNOLOGIES PVT LTD,DHANVIN B MEHTA	MR KUNJAL D PANDYA	SPACE MANAGEMENT LIMITED,MEHUL TRIVEDI	MR YN RAVANI

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144	AO/284/2005	6/5/2008	JAYANTKUMAR MANILAL TRIVEDI,	MR HM PARIKH	SWITCHGEARS CONTROLS & SYSTEMS,PRATIK RAJKUMAR DUGAL,KAULASBEN RAJKUMAR DUGAL	DELETED,(MR NALIN K THAKKER)
145	AO/288/2005	28/08/2008	POPATBHAI HIRJIBHAI PARMAR OF DECEASED HIRJI DEVJI PARMAR,MANGUBEN RAVJIBHAI PARMAR,NAYANABEN RAVJIBHAI PARMAR,DHARMENDRA RAVJIBHAI PARMAR,ASHOK RAVJIBHAI PARMAR	(MR PV HATHI)	RAJUBHAI BHIMJIBHAI PARNMAR,CHANDUBHAI BHIMJIBHAI PARMAR (SINCE DECEASED),GEETABEN CHANDUBHAI WD/O. CHANDUBHAI BHIMJIBHAI,ANIRUDH CHANDUBHAI,REKHABEN CHANDUBHAI,MAUSAMIBEN CHANDUBHAI,MEHUL CHANDUBHAI,PRAVINBHAI BHIMJIBHAI PARMAR,VANRAJBHAI BHIMJIBHAI PARMAR,GHANSHYAMBHAI BHIMJIBHAI PARMAR,BABUBEN BHIMJIBHAI PARMAR,DEVUBEN BHIMJIBHAI PARMAR,JIVUBEN BHIMJIBHAI PARMAR,BHAVUBHAI BHIMJIBHAI PARMAR	,NOTICE SERVED,MR BM MANGUKIYA
146	AO/290/2005	17/08/2009	SHRI KANTIBHAI PUNJABHAI PATEL,SHRI DAHYABHAI PUNJABHAI PATEL,SHRI AMBUBHAI PUNJABHAI PATEL,SHRI BALUBHAI PUNJABHAI PATEL,SHRI RAMESHBHAI PUNJABHAI PATEL,SHRI GHANSHYAMBHAI PUNJABHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	M/S. AKRUTI DEVELOPERS A REGISTERD PARTNERSHIP FIRM.,SHRI NITINBHAI UMEDBHAI PATEL,SHRI ASHWINBHAI UMEDBHAI PATEL,SUMITRABEN PUNJABHAI PATEL WD/O. KANTIBHAI DHULABHAI AMIN	RULE SERVED,MR BRIJESH S PATEL,MR SP MAJMUDAR
147	AO/297/2005	21/02/2008	LAXMICHAND BHAGAJI LTD. THRO' LAXMICHAND BHAGAJI DEPOSITORS,	MR DIPEN C SHAH	MADHUBHAI MANISHANKAR DESAI,	MR NV GANDHI
148	AO/298/2005	1/8/2008	KAMUDDIN HAPHIZBHAI,NARUDDIN HAPHIZBHAI,SAMRUDDIN HAPHIZBHAI	MR. D. P. KINARIWALA	FATEH MOHMMEDKHAN YARMOHAMMAD-KHAN KAGDI,MUZFARKHAN FATEHKHNA,AFZALKHAN @ BABU FATEHKHAN,AMC	SERVED BY AFFIX(N),MR KV SHELAT,NANAVATI & NANAVATI
149	AO/300/2005	21/02/2011	RAGHUVIR COTTON & OIL INDUSTRIES,	MR BK DAMANI	GUJARAT ELECTRICITY BOARD,	MS MAYA S DESAI
150	AO/304/2005	17/01/2011	M/S. HAVELIWALA CALENDAR FACTORY (THROUGH PROP.),	MR BK DAMANI	THE TORRENT POWER AEC LTD.,	MR KB PUJARA
151	AO/339/2005	28/03/2011	FAKRUDDIN ABDUL ALI TINWALA,	AN GULIWALA	YAKUB MOHAMMED SHARIF BANGLA- WALA,	RULE SERVED
152	AO/348/2005	21/02/2011	SAVITABEN NARANBHAI JOSHI HEIRS OF NARNABHAI LALLUBHAI,HASMUKHBHAI NARANBHAI JOSHI HEIRS OF NARANBHAI LALLUBHAI,ASHOKBHAI NARANBHAI JOSHI HEIRS OF NARANBHAI LALLUBHAI,JASIBEN NARANBHAI HEIRS OF NARANBHAI LALLUBHAI	MR. JS SADHWANI	VINODBHAI KHODABHAI PATEL,RASIKBHAI HIRALAL PATEL	MR DR BHATT,MR MEHUL S SHAH,(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
153	AO/358/2005	25/07/2013	HIMMATBHAI ARJANBHAI SAVANI,	MR AMIT V THAKKAR	BHAGUBHAI NATHUBHAI,KISHANBHAI NATHUBHAI,MANUBHAI NATHUBHAI,CHAMPABEN PARBHUBHAI,ATULBHAI PARBHUBHAI,BHIKHABHAI MAGANBHAI PATEL,DHIRENDRAKUMAR NARANBHAI SHARMA,PRAMODBHAI MAGANBHAI PATEL,MAHESHKUMAR HIRALAL MODI,BHARATBHAI KANJIBHAI POPAT,SHILABEN BHATRATBHAI POPAT,RAKESH HARIVADAN PANDYA,HANSABEN CHAMPAKLAL PAREKH,KIRITKUMAR HASMUKHBHAI PRAJAPATI,KALPANABEN KIRITBHAI PRAJAPATI,HIMMATBHAI MARUTIBHAI PATIL,SHOBHABEN HIMMATBHAI PATIL,JIGNESHKUMAR BALUBHAI PRAJAPATI,BIPINBHAI RAMNIKBHAI MEHTA,NAGINDAS HIRALAL SONI,SHARDABEN DASHRATHBHAI MEWAVALA,MAHESHKUMAR HIRALAL SONI,AMITABEN RASIKLAL TRIVEDI,PADMABEN JAGDISHLAL,MADHUBEN VINODCHANDRA CHARAKHWALA,VINODCHANDRA K CHARAKHWALA,CHAMPAKBHAI BALUBHAI GHADIYALI,SHOBHABEN HIMMATBHAI PATIL,PUSHPABEN NATVARLAL PANCHAL,CHAMPAKLAL NARSINHBHAI PAREKH,DAXABEN RAMESHCHANDRA SHAH,NITABEN KIRITKUMAR SHAH,KANJIBHAI JADAV KAKADYA,VINUBHAI KANJIBHAI KAKADYA,SUNINBHAI YASHVANTBHAI KAKADYA,GEETABEN MANSUKHBHAI PATEL,ASHWINKUMAR YOGESHCHANDRA PACHCHIGAR,PRAVINABEN YOGESHCHANDRA PACHCHIGAR,DHARMENDRA NATVARLAL LAKDAWALA,RAJESHKUMAR AMBARAM GANDHI,INDUBEN RAJESHBHAI GANDHI,PRAHLADBHAI GANDABHAI PATEL,SHARDABEN JIVANBHAI PATEL,SALINKUMAR HASMUKHLAL SHAH,HASMUKHBHAI DEVIDASBHAI SHAH,DINESHKUMAR SHANTILALBHAI,KANTABEN SHANTILALBHAI,MANISHBHAI B SHAH,JAYANTILAL BHAGWANDAS MODI,KAILASHBEN RAMESHCHANDRA MODI,KAMLABEN BHAGWANBHAI ITALIYA,PRADIPBHAI BHAGWANBHAI,VIJAYKUMAR BHAGWANBHAI,GULABBEN PRATAPSINH MAKWANA,MANJIBHAI LALJIBHAI,MANOJBHAI ILYAS,KANCHANLAL HARKISHANLAL,HARSHAD K PATEL,CHANDANBEN CHIMANLAL,LATABEN BHUPENDRAKUMAR,KIRITKUMAR CHAMPAKLAL,CHANDUBHAI KARSHANPURI GOSAI,BHAVNABEN ASHOKKUMAR,USHABEN DALPATBHAI PATEL,KAMLESHBHAI RATILAL TRIVEDI,ASHOKKUMAR CHUNILAL SHAH,GS MADHUBEN D JANI,MANJILABEN GAMANLAL SONI,ASHOK NAVNITLAL BARUWALA,GOPAL KHANDER RAO,BAKULBHAI RATILAL TRIVEDI,RAVJIBHAI MOHANBHAI PATEL,ANANTRAO KHANDERAO BHONSLE,RAJUBHAI GOPALBHAI BHONSLE,RAVJIBHAI MANGALJIBHAI VADHASIYA,JAGDISHBHAI GULABBHAI PATEL,PRAVINCHANDRA ISHWARLAL BORAWALA,DAXABEN CHAMPAKLAL GHADIYALI,DIVYABEN VIJAYKUMAR TANDEL,SHANTILAL GAMANLAL BHAVSAR,NATVARBHAI GORDHANBHAI L SINCE DECEASED THRO. HEIRS,DHARMENDRA NATVARLAL LAKDAWALA,CHETAN NATVARLAL LAKDAWALA,CHETAN NATVARLAL LAKDAWALA,ALPESH RANJITBHAI MODI,JIVANBHAI GANESHBHAI PATEL,VRAJLAL GANESHBHAI PATEL,RATANBEN LALBHAI PATEL SINCE DECEASED,USHABEN DALPATBHAI PATEL,TARABEN NAVNITLAL BARUWALA	,RULE SERVED,SERVED BY AFFIX. (R),MR DHAVAL D VYAS,MR SP MAJMUDAR

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154	AO/364/2005	18/06/2008	BANUBEN D/O ABDUL HUSSAIN VASANWALA,TAHERA D/O ABDUL HUSSIAN VASANWALA,RASHIDABEN D/O ABDUL HUSSAIN VASANWALA,FAKRUDDIN HAJI ABDUL HUSSAIN VASANWALA,BURHANUDDIN HAJI ABDUL HUSSAINVASANWALA,JOYEB ABDUL HUSSAIN VASANWALA,MANNAN HAJI PILODAL HUSSSIN VASANWALA,RUPABEN D/O HAJI ABDUL HUSSAIN VASANWALA,FARIDABEN TERHIJI ABDUL HUSSAIN VASANWALA	MR MEHUL S SHAH,(MR SURESHM SHAH)	NAJUMUDDIN KURBAN HUSSAIN KOTAWALA,KUTUBUDDIN NAJUMUDDIN KOTAWALA,NOORUDDIN NAJUMUDDIN KOTAWALA,BUSTANE BURHANIA CO OP HSG. SOCIETY,SABBIR NAZUMUDIN KOTAWALA	,MR KV SHELAT
155	AO/367/2005	9/3/2009	ALBATROSS PHARMA,	THAKKAR AND PAHWA ADVOCATES	ALBATROSS HEALTHCARE PVT LTD,	MR PP BANAJI
156	AO/381/2005	17/09/2010	VIJAYBHAI RAMANLAL POTLA,	MR SHITAL R PATEL	YASHWANTBHAI RAMANLAL POTLA,PRADIPBHAI RAMANLAL POTLA,ANAND DINESHBHAI JHAVERI,NEHRUNAGAR CO OP HOUSING SOCIETY LTD.,HAREKRISHNA JOSHI - PRESIDENT NEHRUNAGAR CO OP HOU.SOC.LTD.,ASHIT GANDHI	NOTICE SERVED,NOTICE UNSERVED,MS KJ BRAHMBHATT,MR DHAVAL D VYAS
157	AO/388/2005	29/06/2018	MAHA GUJARAT STEEL ROLLING MILLS,MAHA GUAJRAT IRON & STEEL CO. LTD.,OMPRAKASH CHHAJUSINGH KANWAL	MR VIMAL M PATEL	SULKHRAM & SONS STEEL ROLLING MILLS,CHHAJUSINGH SULKHRAM KANWAL DECD. THRO HEIRS,SNEHPRABHA SIERRA D/O CHHAJUSINH S. KANWAL,KRISHNAKUMAR CHHAJUSINH KANWAL	NOTICE SERVED,(MR A J DESAI),MR ASIM J PANDYA,HL PATEL ADVOCATES
158	AO/1/2006	28/10/2009	ZAHIDBHAI AHMEDBHAI AJMERI,	MR DJ BHATT	KARSANBHAI BABABHAI MAKWANA,	RULE SERVED
159	AO/7/2006	24/07/2012	SWAMI SHIVRAMDASJI GURU RAMSHARANDASJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VASANTIBEN @ VASUMATIBEN,W/O DAHYALAL CHIMANLAL MODI,DAHIBEN MANGALDAS PATEL,PRAKASHBHAI MANGALDAS PATEL,NARESHBHAI MANGALDAS PATEL,PRAFUL MANGALDAS PATEL	RULE SERVED,MR TRILOK J PATEL
160	AO/11/2006	4/4/2011	DHAVAL SEEDS CORP.,	MR TEJAS M BAROT	GUJARAT FARM SEEDS PVT.LTD.,	(MR RR SHAH)
161	AO/12/2006	4/11/2009	DHARA SEEDS,	MR TEJAS M BAROT	GUJARAT FARM SEEDS PVT.LTD.,	(MR RR SHAH)
162	AO/14/2006	21/03/2011	KISHOREBHAI RAMKARAN JANGID,	MR YM THAKKAR	SHIVAM PRODUCTS,	MR MANAV A MEHTA
163	AO/15/2006	4/4/2011	BHAGVATSINH BHAVSINH GOHIL,BHAVSINHJI DAHYABHAI RAJPUT	(MR A J PATEL)	GIRISHBHAI NATWARLAL PATEL,BHUPENDRABHAI N.SHAH,PRABHABEN KANTILAL SAVLA,HINABEN KANTILAL SAVLA,RITABEN KANTILAL SAVLA,RUPESHBHAI KANTILAL SAVLA,SHITALBEN KANTILAL SAVLA,MINESH RAMANLAL SHAH	RULE SERVED,MR MB PARIKH,(MR DEEPAK M SHAH),MR SURESH S PATEL,MR RAJAN D SHAH,MR AMRISH K PANDYA
164	AO/19/2006	4/4/2011	JAYANTILAL CHUNILAL PATEL,DEEPAKBEN JAYANTILAL PATEL,BHAVIK JAYANTILAL PATEL,NISHIDH JAYANTILAL PATEL	MR SHITAL R PATEL	RAMSANGBHAI ALUBHAI,JAMUBHAI BAVALBHAI,GANESHBHAI BAVALBHAI,AJMALBHAI BAVALBHAI,PRABHATBHI CHHAGANBHAI,VAJUBHAI CHHAGANBHAI,HARIBHAI ARJANBHAI,PUSHPABEN BANSILAL SHAH,NITIN BANSILAL SHAH,ABAY BANSILAL SHAH,KINABEN BANSILAL SHAH,ATUL BANSILAL SHAH,NOORKHAN SARVARKHAN,MOBHATKHAN SARVARKHAN,PARBATKHAN SARVARKHAN,NIZAMKHAN SARVARKHAN,SARIFABEN SARVARKHAN,MEHMUDABEN SARVARKHAN	RULE NOT RECD BACK,SERVED BY AFFIX. (R),MR ASHISH H SHAH,MR VIKRAM J THAKOR,MS NIYATI H SAMPAT
165	AO/22/2006	14/08/2012	PARULBEN W/O NITINKUMAR D PATEL,MINOR JARNIL NITINKUMAR PATEL THRO'MOTHER & NATURAL GUARDIAN,MINOR AKANSHA NITINKUMAR PATEL - THRO'MOTHER & NATURAL	MR RD DAVE	DULALAL AMBALAL (AMICHAND PATEL),KANTABEN DULALAL PATEL	MR SANJAY M AMIN

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166	AO/24/2006	20/12/2013	NARSINHBHAI RAMJIBHAI KAVADIA,SHAMJIBHAI RAMJIBHAI KEVADIA,JASHMATBHAI GORDHANBHAI KEVADIA,BABUBHAI RAMJIBHAI KEVADIA,ASHWINBHAI SHAMJIBHAI KEVADIA	MR MC BHATT	CHAMPAKBHAI THAKORBHAI PATEL DECD.THRO'HIS HEIRS,AVINABEN WD/O CHAMPAKBHAI THAKORBHAI PATEL,MINOR PURAV CHAMPAKBHAI PATEL THRO'AVINABEN CHAMPAKBHAI PATE,MINOR YAMINI CHAMPAKBHAI PATEL,THRO'AVINABEN C PATEL,AVINABEN CHAMPAKBHAI PATEL,CHIMIBEN WD/O THAKORBHAI DURLABHBHAI	MR YN RAVANI,MR DHAVAL D VYAS
167	AO/25/2006	20/12/2013	NARSINHBHAI RAMJIBHAI KAVADIA,SHAMJIBHAI RAMJIBHAI KEVADIA,JASHMATBHAI GORDHANBHAI KEVADIA,BABUBHAI RAMJIBHAI KEVADIA,ASHWINBHAI SHAMJIBHAI KEVADIA	MR MC BHATT	CHAMPAKBHAI THAKORBHAI PATEL, DECD.THRO'HIS HEIRS,AVINABEN WD/O CHAMPAKBHAI THAKORBHAI PATEL,MINOR PURAV CHAMPAKBHAI PATEL THRO'AVINABEN C PATEL,MINOR YAMINI CHAMPAKBHAI PATELTHRO'AVINABEN C PATEL,MANJULABEN BHAGUBHAI D/O THAKORBHAI DURLABHBHAI,HANSHABEN NAGINBHAI D/O THAKORBHAI DURLABHBHAI,NIRUBEN JAYANTILAL D/O THAKORBHAI DURLABHBHAI,GITABEN SHARADBHAI D/O THAKORBHAI DURLABHBHAI,HARSHABEN SUBHASHBHAI D/O THAKORBHAI DURLABHBHAI,CHIMIBEN WD/O THAKORBHAI DURLABHBHAI	MR YN RAVANI,MR DHAVAL D VYAS
168	AO/26/2006	20/12/2013	NARSINHBHAI RAMJIBHAI KAVADIA THRO'POA SHAMJIBHAI R KAVADIA,SHAMJIBHAI RAMJIBHAI KEVADIA,JASHMATBHAI GORDHANBHAI KEVADIA,BABUBHAI RAMJIBHAI KEVADIA THRO'POA SHAMJIBHAI R KAVADIA,ASHWINBHAI SHAMJIBHAI KEVADIA THRO'POA SHAMJIBHAI R KAVADIA	MR MC BHATT	CHAMPAKBHAI THAKORBHAI PATEL DECD.THRO'HIS HEIRS,AVINABEN WD/O CHAMPAKBHAI THAKORBHAI PATEL,MINOR PURAV CHAMPAKBHAI PATEL THRO'MOTHER & NATURAL GUARDIAN,MINOR YAMINI CHAMPAKBHAI PATEL,AVINABEN CHAMPAKBHAI PATEL,CHIMIBEN WD/O THAKORBHAI DURLABHBHAI	MR YN RAVANI,MR DHAVAL D VYAS
169	AO/27/2006	20/12/2013	NARSINHBHAI RAMJIBHAI KEVADIA,SHAMJIBHAI RAMJIBHAI KEVADIA,JASHMATBHAI GORDHANBHAI KEVADIA,BABUBHAI RAMJIBHAI KEVADIA,ASHWINBHAI SHAMJIBHAI KEVADIA	MR MC BHATT	CHAMPAKBHAI THAKORBHAI PATEL DECD.THRO'HIS HEIRS,AVINABEN WD/O CHAMPAKBHAI THAKORBHAI PATEL,MINOR PURAV CHAMPAKBHAI PATEL THRO'AVINABEN C PATEL,MINOR YAMINI CHAMPAKBHAI PATELTHRO'AVINABEN C PATEL,MANJULABEN BHAGUBHAI,HANSHABEN NAGINBHAI D/O THAKORBHAI DURLABHBHAI,NIRUBEN JAYANTILAL,GITABEN SHARADBHAI,HARSHABEN SUBHASHBHAI,CHIMIBEN WD/O THAKORBHAI DURLABHBHAI	MR YN RAVANI,MR DHAVAL D VYAS
170	AO/40/2006	12/11/2008	ARVINDBHAI RAGHAVJIBHAI KORADIYA,PRABHUDASBHAI RAGHAVJIBHAI KORADIYA,RASIKBHAI D TANNA	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS & LEGAL REP.OF DECD. DESURBHAI KHIMABHAI HARIJAN,VALABHAI DESURBHAI,RAMABHAI DESURBHAI,JINABHAI DESURBHAI,MANSURBHAI DESURBHAI,DHANIBAI DESURBHAI,JETHIBEN DESURBHAI,LAXMIBEN DESURBHAI,HITESHBHAI MANUBHAI,RAMABHAI PARBATBHAI	MR HARIN P RAVAL,MR JASWANT K SHAH

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171	AO/48/2006	16/03/2009	MOHAMMEDBHAI KASAMBHAI SHAIKH,HEIRS OF DECD. AHMEDBHAI ALLARAKHA SHAIKH,USMANBHAI AHMEDBHAI IBRAHIMBHAI,IBRAHIMBHAI AHMEDBHAI,ABDULBHAI AHMEDBHAI,HAMIDBHAI AHMEDBHAI,HEIRS OF DECD. NOORMOHAMMED AMIJI,DILSHAD NOORMOHAMMED,AKHTAR NOORMOHAMMED,HEIRS OF KASAMBHAI ALLARAKHA,DECD. RATIBEN KASAMBHAI,HEIRS OF DECD. ALIMOHAMMED KASAMBHAI,AKBARBHAI KASAMBHAI SHAIKH,FATUBEN ISMAILBHAI D/O KASAMBHAI ALLARAKHA,NANIBEN ALIMOHAMMED WD/O DECD. ALIMOHAMMED,BASHIRBHAI ALIMOHAMMED,HANIFBHAI ALIMOHAMMED,SALIMBHAI ALIMOHAMMED,SHABBIRBHAI ALIMOHAMMED,HEIRS OF DECD. KAMABHAI UMEDBHAI,KUSHIBEN KAMABHAI,HEMCHANDBHAI KAMABHAI,MENABEN HIRABHAI BHAGABHAI BAJARIYA,RATANBEN SHANKARBHAI CHELABHAI KAPADI,MULIBEN MADHABHAI RAMJIBHAI SHERPURA	MR BN PATEL	MADANA (GADH) GROUP SEVA SAHAKARI MANDALI LIMITED,MAGANLAL HEMCHANDBHAI VORA (AS KARTA OF HUF)	(MR DK ACHARYA),(MR JD AJMERA),MS MEGHA JANI
172	AO/49/2006	18/11/2008	RASULBHAI USMANBHAI MANSURI,	(MR MB GANDHI),MR CHINMAY M GANDHI	GHULAM MAYIUDDIN MANSURI (SINCE DECEASED),SIPHIYABANU WD/O GHULAM MAYIUDDIN MANSURI,ASHRAF GHULAMBHAI MANSURI,SHARIF GHULAMBHAI MANSURI,AARIFA GHULAMBHAI MANSURI,AKHTARBANU GHULAMBHAI MANSURI,FIROZA GHULAMBHAI MANSURI,MUKATIYA AHMED ABDUL KADER	,MR RA PATEL
173	AO/52/2006	9/3/2009	SWARAJ NARBESHANKAR PANERI,	MR DHAVAL D VYAS	JASBHAI KALYANBHAI PATEL,KIRITBHAI KALYANBHAI PATEL	NOTICE SERVED,(MR A J PATEL)
174	AO/59/2006	29/04/2015	SAURASHTRA FUEL (PVT)LTD.,	THAKKAR AND PAHWA ADVOCATES	RASHTRIYA ISPAT NIGAM LTD.,SYNDICATE BANK	MR AC GANDHI,MR ABHIJIT P JOSHI
175	AO/60/2006	10/1/2011	AMBAWADI APARTMENTS PVT LTD,	THAKKAR AND PAHWA ADVOCATES	BANK OF RAJASTHAN LTD,DHIREN S BHATT,SANDIP B PATEL	RULE SERVED,MR GOPESH J SONI,MR HARDIK S SONI
176	AO/62/2006	10/1/2011	AMBAWADI APARTMENTS PVT LTD,	THAKKAR AND PAHWA ADVOCATES	BANK OF RAJASTHAN LTD REGISTERED OFFICE AT:CLOCK,HEMANT VASUDEV BHASKAR,NILESH P BHRAHMBHATT,HIREN P BHRAMBHATT	DELETED,MR GOPESH J SONI
177	AO/64/2006	10/1/2011	AAGAKHAN SULTANKHAN PATHAN,	(MR AJ SHASTRI)	STATE OF GUJARAT,DIST.DEVLOPMENT OFFICER,	GOVERNMENT PLEADER,HL PATEL ADVOCATES
178	AO/67/2006	11/2/2011	MAHESHBHAI KISHANLAL JAISWAL,	MR NILESH A PANDYA	BALMUKUND RAMANLAL PATEL,PADMABEN RAMANLAL PATEL,PANKAJBEN RAMANLAL PATEL,W/O PRADIPKUMAR S.PATEL,HENABEN RAMANLAL PATEL,W/O NARENDRAKUMAR AMBALAL PATEL,HASUMATIBEN LALJIBHAI PATEL,HASMUKHBHAI LALJIBHAI PATEL,HARESHBHAI LALJIBHAI PATEL,RASILABEN LALJIBHAI PATEL,SATISHBHAI LALJIBHAI PATEL,KRUSHNAKANT BHIKHABHAI PATEL,HEIRS OF DECD.SANJIVKUMAR KANIYALAL SHAH,KANAIYALAL RAMANLAL SHAH, FATHER,MANJULABEN KANAIYALAL SHAH, MOTHER,KANTIBHAI CHHGANBHAI SOLANKI,TRAILESH SURYAKANT PATEL,DEVELOPERS OF "PARNA VILLA" & PARTNERS OF SHIVANG ASSO.	,MR BS PATEL,MS KIRAN D PANDEY,MR SP MAJMUDAR,MR CHIRAG B PATEL,(MR C B PRAJAPATI)
179	AO/69/2006	10/7/2008	WOOD PAPERS LTD.,KASHYAP ARVINDKUMAR PATEL	MR YATIN SONI	SOUTH GUJARAT VIJ CO.LTD.,HITEN AMBALAL PATEL	NOTICE SERVED BY DS,(MR SN SINHA)
180	AO/70/2006	4/4/2011	GUJARAT RAJYA ST KARMACHARI MAHAMANDAL,	(MR MUKUL SINHA)	GUJARAT RAJHYA ST KARMACHARI VYAVAHAR NIGAM LTD,GUJARAT STATE TRANSPORT WORKERS FEDERATION,GUJARAT MAZDOOR MAHA SANGH	RULE SERVED,MR HS MUNSHAW

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181	AO/75/2006	8/2/2011	BHAVESH FULCHAND SHAH,	MR AMIT V THAKKAR	TUSHARBHAI DOLATBHAI JANI,DHANIBEN WD/O LALABHAI DAHYABHAI,CHANDRAKANTBHAI DHIRAJBHAI PATEL	UNSERVED EXPIRED (N),MR AMAR N BHATT,MR AS VAKIL
182	AO/78/2006	21/02/2011	HEIRS OF DECD.ASHOKKUMAR BHAILALBHAI THAKKAR,SHOBHNABEN ASHOKKUMAR THAKKAR,KETUL @ BUNTY ASHOKKUMAR THAKKAR,NIKETA ASHOKKUMAR THAKKAR	MR KB PANERI	DIVYANGBHAI BHAILALBHAI THAKKAR,	MR DH RAHEVAR
183	AO/79/2006	21/02/2011	HEIRS OF DECD.ASHOKKUMAR BHAILALBHAI THAKKAR,SHOBHNABEN ASHOKKUMAR THAKKAR,KETUL @ BUNTY ASHOKKUMAR THAKKAR,NIKETA ASHOKKUMAR THAKKAR	MR KB PANERI	DIVYANGBHAI BHAILALBHAI THAKKAR,	MR DH RAHEVAR
184	AO/84/2006	21/02/2011	PARSVANATH DEVELOPERS LTD.,	(MR RR SHAH),MR HARSHIL SHAH	PARSHWANATH REALTY PVT.LTD.,PARSHWANATH HOUSING FINANCE CORP.LTD.	RULE SERVED,MR YJ TRIVEDI
185	AO/86/2006	25/06/2008	GANGABEN HARIBHAI,DAJIBHAI PARSOTTAMBHAI,SHANTABEN W/O GALABHAI KIKA,VIRJIBHAI DAJIBHAI UMRIGAR	MRS KETTY A MEHTA	SUREKHABEN GANDABHAI RAIKA,	RULE SERVED,MR SP MAJMUDAR
186	AO/87/2006	30/01/2008	ROYAL AUTOMOBILES,	MR DAKSHESH MEHTA	KINETIC MOTORS CO.LTD.,ARUN H.FIRODIYA,SULJA FIRODIYA MOTWANI,S.D.JOSHI,SATISH SHETTY,AIR CHIEF MARSHAL H.MULGAONKAR,S.S.MARATHE,DINESH MUNOT,M.VENKATIAH,R.J.KABRA,P.C.JAIN,A.M.SHIRODKAR,M.V.UCHGAONKAR	MR PREMAL R JOSHI,MR MK VAKHARIA
187	AO/89/2006	21/03/2011	ARVINDBHAI DINKARBHAI,ANILBHAI DINKARBHAI,HARSHABEN D/O DINKARBHAI MANIBHAI,SANDHYABEN D/O DINKARBHAI MANIBHAI	MR AS VAKIL	HETALBEN WD/O RAKESHBHAI DINKARBHAI,GHANSHYAMBHAI BHANUBHAI PATEL,KARSHANBHAI DAYABHAI KAKADIA	MR KETAN D SHAH
188	AO/93/2006	16/04/2009	RIYANABEN KAUSHALBHAI PARIKH,	MR C B UPADHYAYA	RAJNIBHAI RAMANLAL SONI,CHITTRANJAN UDESINH PARMAR,DR.HITESHBHAI H.MEHTA,CHANDRAKANT GIRJASHANKAR BHATT,ANILBHAI MOHANLAL VASANT,PARESHBHAI SHANTILAL GANDHI,RAJENDRA SHANTILAL GANDHI,VINABEN NARESHKUMAR NATANI,HANSHABEN BHUPENDRA GHIYA,BHAGYODAYA CO.OP.BANK	MR DC DAVE,MR UI VYAS,MS ARUNA N SHAH,(MS SHRADDHA N SHAH)
189	AO/99/2006	23/12/2008	VALJIBHAI LAXMANBHAI BHIMANI,	MR MUKESH A PATEL	KILLOLNAGAR COOPERATIVE HOUSING SOCIETY LIMITED,	MR MUKESH N PATEL
190	AO/104/2006	17/04/2014	BHIKHUBHAI SHAMALBHAI PATEL,KESHAVLAL HARIBHAI PATEL	MR MG NAGARKAR	RAMANBHAI VITHALBHAI PATEL SINCE DECEASED THROUGH HEIRS,HASMUKHBHAI S/O RAMANBHAI PATEL,VINU BHAI S/O. RAMANBHAI PATEL,BHARATBHAI S/O. RAMANBHAI PATEL,VIMLABEN RAVJIBHAI PATEL,KOKILABEN VIJAYKUMAR PATEL,KAILASHBEN JASHUBHAI PATEL,JITENDRAKUMAR HIRALAL SHAH,MAHENDRAKUMAR HIRALAL SHAH DELETED AS PER COURT'S ORDER,CHIMANLAL CHUNILAL MODI,LALITABEN CHANDULAL MODI,SANMUKHLAL BHUKHANDAS SHAL	DELETED,RULE SERVED,MR VIMAL M PATEL,MR ASHWIN V MODI
191	AO/107/2006	30/01/2008	MEHMOOD KASAMJI DEVDIWALA,	MR JA ADESHRA	FARUKH KASAMJI DEVDIWALA,AYUB KASAMJI DEVDIWALA	(MR GIRISH D BHATT)
192	AO/109/2006	3/12/2019	NITABEN DILIPBHAI PATEL,	MR SP MAJMUDAR	J UPENDRA CONSTRUCTION PVT. LTD.,PATEL UPENDRABHAI NARANBHAI,BHARATBHAI MOHANBHAI PATEL,JASHWANTBHAI NARANBHAI PATEL,LALITBHAI MOHANBHAI PATEL	NOTICE SERVED,DELETED,(MR KK PANDEY),MR PARTHIV B SHAH
193	AO/117/2006	9/4/2014	PUNJAB NATIONAL BANK,	MR SS PANESAR,MS NALINI S LODHA	RAJENDRA BALVANTRAI JANI,PURVI RAJENDRA JANI,SURSUTA ASSOCIATION,AKSHAT CONSTRUCTION,ASSOCIATED INFOTECH PRIVATE LTD	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR ANSHIN H DESAI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
194	AO/118/2006	9/4/2014	PUNJAB NATIONAL BANK,	MR SS PANESAR,MS NALINI S LODHA	RAJENDRA BALVANTRAI JANI,PURVI RAJENDRA JANI,SURSUTA ASSOCIATION,AKSHAT CONSTRUCTION,ASSOCIATED INFOTECH PRIVATE LTD	DISMISSED FOR NON PROSECUTION,RULE SERVED,MR ANSHIN H DESAI
195	AO/122/2006	1/12/2008	DAHYABHAI MORARBHAI AHIR,	NANAVATI & NANAVATI	DALPATBHAI MANCHHUBHAI PATEL,NATVERLAL CHHAGANLAL,HARESHBHAI BHALABHAI AAHIR,RAMESHBHAI BHALABHAI AAHIR,GOVINDBHAI BHALABHAIR AHIR,SURAT MUNICIPAL CORP.,DHANSUKHBHAI BACHUBHAI,SHITAL JAYANTILAL JARIWALA,CHHAYABEN KETANBHAI,HEMABEN DHANSUKHBHAI,DHANSUKHBHAI PRANJIVANDAS,MANUBHAI RANA,KRISHNAKANT RAJENDRA MEHTA,AMJAD YASINKHAN PATHAN,RAMANBHAI NATUBHAI PATEL	DS AFF.NOT FILED (N),MR PRASHANT G DESAI,MRS KETTY A MEHTA,MR ATUL J SHAH,MR KK TRIVEDI,MR RR VAKIL,MR SP MAJMUDAR,MR P P MAJMUDAR
196	AO/128/2006	14/09/2011	FIROZBHAI YAKUBBHAI HOKABAJ,IMRAN YAKUBBHAI HOKABAJ,AARIFBHAI YAKUBBHAI HOKABAJ	MR KV SHELAT	HASINABEN W/O YASINBHAI GANIBHAI TILJIWALA,NASIR YASINBHAI TILJIWALA	(MR JV MEHTA)
197	AO/132/2006	11/8/2008	KANUBHAI NATUBHAI PATEL,ROHITBHAI AMBALAL PATEL,AJAY RAMESHBHAI PATEL	MR NILESH A PANDYA	NARENDRA PURUSHOTAMDAS PATEL,VIJAY SHARADCHANDRA PATEL,KARSANBHAI RAMABHAI RABARI,NAGJIBHAI RAMABHAI RABARI,DHURABHAI RAMABHAI RABARI,SHANKARBHAI KARSANBHAI RABARI,JESINGBHAI KARSANBHAI RABARI,ZAVERBEN,D/O RAMABHAI RABARI	NOTICE SERVED BY DS,(MR A J PATEL)
198	AO/133/2006	15/04/2010	AMBUBHAI MAGANBHAI PATEL,	MR SP MAJMUDAR	CHHOTUBHAI MAGANBHAI PATEL,SHANTABEN WD/O MOTIBHAI MAGANBHAI,MELUBHAI MOTIBHAI PATEL,BHIKHABHAI MOTIBHAI PATEL,MAKANBHAI MOTIBHAI PATEL,RAMESHBHAI MOTIBHAI PATEL,KIKIBEN D/O MAGANBHAI KAVABHAI & W/O SOMABHAI,CHAMPAKBHAI AMBALAL PATEL,CHATURBHAI SOMABHAI PATEL,JAYANTIBHAI SOMABHAI PATEL,RANJANBEN SOMABHAI,W/O CHHANABHAI BHIKHABHAI PATEL,JESIBEN SOMABHAI W/O MOHANBHAIVITHALBHAI PATEL,LALITABEN @ LALIBEN D/O MAGANBHAI KALABHAI,KANCHANBEN D/O MAGANBHAI KALABHAI PATEL,CHANCHALBEN D/O MAGANBHAI KAVABHAI & W/O CHHOTUBHAI,SHIVABHAI @ CHIMANBHAI CHHOTUBHAI PATEL,MANUBHAI CHHOTUBHAI PATEL,BHIKHIBEN CHHOTUBHAI PATEL, W/O DIPAKBHAI BHIKHABHAI PATEL	MR MA KHARADI
199	AO/138/2006	16/03/2009	BHIKHALAL NATHUBHAI AHIR,	MR DC DAVE	PUSHPABEN,WD/O VISHANJI PURSHOTTAM SUTHAR,	(MR NV ANJARIA)
200	AO/139/2006	25/11/2008	BHUPATBHAI SIBABHAI MAKWANA,	MR MP SHAH,MS. KRUTI M SHAH	M/S. RASMIKABEN BHUPATBHAI MAKWANA,	MR PRAVIN GONDALIYA
201	AO/140/2006	24/03/2014	APOORVA GELABHAI SHAH,	MR HEMANG M SHAH	NATIONAL SMALL SCALE INDUSTRIECORP.,MAMLATDAR,ALIEN RECOVERY CELL	GOVERNMENT PLEADER,THAKKAR AND PAHWA ADVOCATES
202	AO/144/2006	9/3/2009	JATIN JAYANTILAL SHAH,RAJESH NATUBHAI PATEL	MR SHITAL R PATEL	DECD.KASHIBEN NARSINHBHAI MAKWANA,THRO'HER HEIRS,NATVERBHAI NARSINHBHAI MAKWANA,BABUBHAI NARSINHBHAI MAKWANA,KAMLABEN BHAGWANBHAI JADHAV	MR NK MAJMUDAR
203	AO/148/2006	13/01/2012	DEEPAKBHAI NATVARSINH BAKROLA,NATVARSINH PRATAPSINH BAKROLA	MR ASPI M KAPADIA	MANUBHAI GOVINDBHAI DATTU,	MR SHALIN N MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
204	AO/149/2006	1/8/2008	MADHUBHAI VIRJIBHAI DHANANI,	MR. D. P. KINARIWALA	BATUKBHAI NANJIBHAI DUDHAT,SHANTIBHAI VIRJIBHAI PATEL,KANUBHAI SHAMJIBHAI DAYANI,VINUBHAI DEVJIBHAI SAVANI,CHAMPAKBHKAI VANMALIDAS PATEL	,NANAVATI & NANAVATI,MR MOUSAM R YAGNIK
205	AO/150/2006	24/07/2008	JAYANTIBHAI RAVJIBHAI PATEL,	HL PATEL ADVOCATES	NIRUBEN @ NIRMALABEN D/O BHIKHUBHAI & W/O PRAVINBHAI,RAKESHKUMAR PRAVINBHAI,VIMALKUMAR PRAVINBHAI,SANGITABEN JAYESHBHAI GANDHI	NOTICE SERVED,MR NK MAJMUDAR,MR DHAVAL D VYAS,MR SP MAJMUDAR
206	AO/158/2006	24/03/2014	SHREYA KALPEN ROY,	MR HEMANG M SHAH	NATIONAL SMALL SCALE INDUSTRIES CORP.,MAMLATDAR,ALIEN RECOVERY CELL	GOVERNMENT PLEADER,MR NAVIN K PAHWA
207	AO/163/2006	6/2/2008	SOCIAL CO.OP.BANK LTD.,	MR AR GUPTA	RADHE DEVELOPERS (INDIA) PVT. LTD.,GULABCHAND MOTIRAM DARIYANI	NOTICE SERVED BY DS,MR VIMAL M PATEL
208	AO/165/2006	17/08/2012	KHATIJIBIBI W/D ABDUL WAHID,RAZIYABIBI D/O ABDUL WAHID,REHANABIBI D/O ABDUL WAHID,MOHMMED ABDULAH BURHAUDDIN KAZI	MR BS PATEL,MRS RANJAN B PATEL	PRAGNESHKUMAR RAMESHCHANDRA PATEL,	MR DHAVAL D VYAS
209	AO/170/2006	6/7/2010	MALI CHHOGAJI AMRAJI,MALI PRAHLAD CHHOGAJI,MALI KANTILAL CHHOGAJI,MALI JAGDISHJI PRABHUJI,MALI POPATJI PRABHUJI,MALI KHENGARJI LUMBAJI,PANNABEN W/O KRISHNAKANT HIMATLAL MODI,MODI KRISHNAKANT HIMATLAL	MR VIPUL S MODI	HEIRS OF BADRIPRASAD AGRAWAL DECD.,RAMRATANBHAI BADRIPRASAD AGRAWAL,ROOPKRISHOREBHAI BARDIPRASAD AGRAWAL,NANDKISHOREBHIA BADRIPRASAD AGRAWAL,SUSHILABEN D/O BADRIPRASAD POONAMCHAND AGRAWAL & WD/O,CHANDRABEN D/O BADRIPRASAD POONAMCHAND AGRAWAL & WD/O,RANUBALA D/O BADRIPRASAD POONAMCHAND AGRAWAL & WD/O,AMANULLA SABEBKHAN SINDHI,SUTHAR SOMCHANDBHAI KHEMCHAND BHAI,HABIBKHAN NIYAMATKHAN GHASURA,HEIRS LATE OF RATILAL PURSHO TTAMDAS PATEL,SMT.BHAGVATIBEN RATILAL PATEL,SONALIBEN D/O.RATILAL PATEL,SAMEER RATILAL PATEL,KANKUBEN W/O.PARSHOTAMDAS PATEL,RAMJIBHAI PARSHOTTAMDAS PATEL,BHOGILAL PARSHOTAMDAS PATEL,SHASHIKALA D/O.PARSHOTTAMDAS PATEL,SADBHAVNA D/O.PARSHOTTAMDAS PATEL	,MR PRAKASH K JANI
210	AO/173/2006	7/8/2008	DIPAKBHAI ODHAVJIBHAI PATEL DECEASED THROUGH HIS HEIRS,RANJANBEN DIPAKBHAI PATEL,DEVAL DIPAKBHAI PATEL,DHAVAL DIPAKBHAI PATEL	MR NIRAV C THAKKAR	PRATAPRAI DAMJIBHAI PATEL,DAHYALAL LIMBABHAI PATEL,NANJIBHAI VASABHAI PATEL,ODHAVJI LIMBABHAI PATEL,VINODBHAI NARNABHAI PATEL,KISHORBHAI ODHAVJIBHAI PATEL,MINABEN KISHORBHAI PATEL,RANJANBEN DIPAKBHAI PATEL,NIRALIBEN LALJIBHAI KOTADIYA,KUSUMBEN JADAVJIBHAI KOTADIYA,JADAVJIBHAI NANJIBHAI KOTADIYA	NOTICE SERVED,SERVED BY AFFIX(N),MR ND MAPARA,(MR VIVEK N MAPARA)
211	AO/174/2006	16/03/2009	AMRATBHAI MALJIBHAI DESAI,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORP.,	NANAVATI & NANAVATI
212	AO/183/2006	4/4/2011	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAURASHTRA CHEMICAL LTD,PASCHIM GUJARATVIDYUT COMPANY LTD.,	GOVERNMENT PLEADER,MR AD OZA,NANAVATI ASSOCIATES
213	AO/190/2006	1/11/2012	URMIN PRODUCTS PRIVATE LTD.,	(MR RR SHAH),MR HARSHIL SHAH	ANKIT CONSUMER PRODUCTS PRIVATE LIMITED,	MR JATIN Y TRIVEDI
214	AO/192/2006	24/07/2008	LALITBHAI AMRATLAL BAVISI,	MR AMIT V THAKKAR	BHARATBHAI BABUBHAI SHAH,BHAGABHAI MAVJIBHAI,PREMIBEN BHAGABHAI,SHASHIKANT BHAGABHAI,NARESHBHAI BHAGABHAI,DAXABEN BHAGABHAI,POPATBHAI RUDABHAI DOGARIA,AHOKKUMAR VASANTLAL MERCHANT	NOTICE SERVED BY DS,MR SP MAJMUDAR,MR VIMAL A PUROHIT,MR P P MAJMUDAR

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215	AO/196/2006	22/12/2008	SONI CHANDULAL PRABHUDAS,	MR GOVIND V PATEL	SHREEJI JWELLERS A PROPRIETRO FIRM REPRESENTED BY ITS PRO,	(MR UMESH A TRIVEDI)
216	AO/203/2006	16/12/2008	DECD.REVABEN D/O GOPALDAS PURSHOTTAMDAS CONTRACTOR HEIRS,BANKIM THAKORBHAI MEHTA,SUNIL THAKORBHAI MEHTA,BHUPESH THAKORBHAI MEHTA,PARESH THAKORBHAI MEHTA,VIMLABEN GOPALDAS W/O MAGANBHAI RANDERIA,MANJULABEN GOPALDAS W/O THAKORBHAI MORARBHAI,RAMABEN D/O GOPALDAS PURSHOTTAMDAS CONTRACTOR,KUNJLATABEN D/O GOPALDAS PURSHOTTAMDAS CONTRACTOR	MRS KETTY A MEHTA	VAGHJIBHAI GHELABHAI BHAGIA,THAKUR GHANSHYAM DEVANI,HEMANTBHAI MOHANLAL MERCHANT,SUDHABEN D/O MOHANLAL GOPALDAS	RULE SERVED,SERVED BY AFFIX. (R),NANAVATI & NANAVATI,MR DHAVAL D VYAS
217	AO/205/2006	6/7/2010	GUJCHEM DISTILLERS INDIA LIMITED,	MR AS VAKIL	DURATEX LABORATORIES PRIVATE LIMITED (UNIT NO 2),M/S. H.J. ZAVERI THRO KARTA,JITENDRA .K. SONI,KANTILAL .J. SONI (H.U.F.) THRO'KARTA,JITANDRA .K. SONI	RULE UNSERVED,M/S TRIVEDI & GUPTA
218	AO/218/2006	13/03/2014	HEMANTSINH HARISINH RATHOD,DHARMENDRASINH HEMANTSINH RATHOD,MAHIPATSINH HEMANTSINH RATHOD,GANUBHAI HARISINHBHAI RATHOD,HARPALSINH GANUBHAI RATHOD,DASRATHBHAI GANUBHAI RATHOD,AMARBA,W/O HARISINHBHAI BHAVANSINHBHAI	MR BHARAT T RAO	BATUKSINH HARISINH RATHOD,	MR ASHISH M DAGLI
219	AO/220/2006	7/3/2014	ASHOK NATWARLAL BHARUCHA,HARIVADAN NATWARLAL BHARUCHA,VINODCHANDRA NATWARLAL,BHANUMATI THAKOREDAS,NITINKUMAR THAKOREDAS,RASIKLAL NATWARLAL,BALWANTRAI NATWARLAL	MS LILU K BHAYA	M/S BHARUCHA & SONS,	RULE SERVED,(MR AJ SHASTRI)
220	AO/221/2006	7/3/2014	HARIVADAN NATWARLAL BHARUCHA,	MS LILU K BHAYA	M/S. BHARUCHA & SONS,	RULE SERVED,(MR AJ SHASTRI)
221	AO/222/2006	17/07/2014	SUSHMITABEN CHAMPAKLAL SHAH,	M/S RJ RAWAL ASSOC.,MR. R.D.KINARIWALA	SHRI RAMESHBHAI CHINIYABHAI HALPATI,	MR DHAVAL D VYAS
222	AO/223/2006	13/07/2016	BALUBHAI RAVJIBHAI AHIR,	MR BHARAT T RAO	SAHERBANU RESTANJI KARFARIA THRO, P.O.A. FIROZ J.DUMSIYA,GAYMAY PESTANJI VESMAVALA THRO, P.O.A.FIRO J. DUMSIYA,PARINBHAI HOSANG HASOTIA THRO, P.O.A. FIROZ J. DUMSIYA,FIROZ JAHANGIRJI DUMSIYA,DIPAK RAMESHCHANDRA SEVAK,HARSHAD HIRALAL PATEL,JASWANTBHAI SENDHIDAS PATEL,VIKRAMBHAI HIRABHAI PATEL	MR AMIT C NANAVATI
223	AO/238/2006	15/09/2008	JAGDISHBHAI BHANUBHAI BHADANI,	MR SP MAJMUDAR,MR P P MAJMUDAR	GOVINDBHAI ICHHUBHAI,JERAMBHAI MAHADEVBHAI DESAI,MADHUBHAI TULSIBHAI,NARSINHBHAI RAVJIBHAI VASOYA,MAMLATDAR CHORYASI,DAHIBEN ICHHUBHAI,DINESHBHAI ICCHUBHAI	GOVERNMENT PLEADER,MR G RAMAKRISHNAN
224	AO/240/2006	24/07/2008	ABDULBHAI ADAMBHAI PATEL,ALIBHAI MOHMADBHAI PATEL SINCE DECD. THRO' HIS HEIRS,BIBIBEN ALIBHAI PATEL THRO'POA ABBASBHAI.A.PATEL,ABBASBHAI ALIBHAI PATEL,RAHIMABEN ISAKBHAI PATEL THRO'POA ABBASBHA.A.PATEL,HAMIDABEN ALIBHAI PATEL THRO'POA ABBASBHA.A.PATEL,HASANBHAI ALIBHAI PATEL THRO'POA ABBASBHAI.A.PATEL,MEHMUDABEN ISMAILBHAI PATEL THRO'POA ABBASBHAI.A.PATEL,HANIFBHAI ADAMBHAI PATEL	MR NILESH A PANDYA	DECD.RASULIBIBI UMARBHAI MALEKTHRO' HIS HEIRS,ROSHANBIBI UMARBHAI MALEK,HASHANBHAI UMARBHAI MALEK,MADINABIBI UMARBHAI MALEK,BASIRBHAI UMARBHAI MALEK	,(MR A J PATEL)
225	AO/248/2006	5/3/2008	STATE BANK OF INDIA,	DR MAHESH THAKAR,MS MONA N TRIVEDI	CHUNIBHAI HARIBHAI GAJERA,SUNITABEN CHUNIBHAI GAJERA	MR DHAVAL D VYAS
226	AO/251/2006	21/02/2011	KISHORLAL PRABHULAL GHIYA SINCE DECD.THRO HIS HEIRS,PARAS KISHORELAL GHIYA,NALINKANT RATILAL GHIYA	MR HARSHIT S TOLIA	KISHORBHAI KANJIBHAI PATEL,POLICE COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED BY DS,MR SAURABH G AMIN
227	AO/261/2006	21/02/2011	MEHTA INTEGRATED FINANCE LTD.,	MR RAHUL K PANDYA	PAN AUTO LTD.,SHRI PANKAJBHAI BENANI,GUJARAT STATE FINANCIAL CORP. LIMITED.	RULE SERVED,SERVED BY AFFIX. (R),MR DEVANG D TRIVEDI

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228	AO/271/2006	31/07/2008	SMT.DAYAWAANTI PREMCHAND KAKNANI,	MR. SHAKTISINH GOHIL	ATMARAM JAIKISHANDAS NAWANI,	MR DC DAVE
229	AO/273/2006	1/8/2008	KIRANKUMAR JAMNADAS CHOWKSI,	MR DIVYESH SEJPAL	PRANKUVAR MANIKUVAR MEMORIAL TRUST,RAJNIKANT MAGANLAL PATEL,VIJAYENDRABHAI UPENDRARAY DESAI,HARIHARBHAI MANISHANKAR JOSHI,THAKARSHIBHAI HIRJIBHAI CHANDARANA	NOTICE SERVED BY DS,MS PARUL P VASAVADA
230	AO/274/2006	1/8/2008	ASHWIN AMRATLAL CHOWKSI,	MR DIVYESH SEJPAL	NATHURAM SHARMA ANAND MEMORIAL,THAKARSHIBHAI HIRJIBHAI CHANDARANA,HARIHARBHAI MANISHANKAR JOSHI,VIJAYENDRABHAI UPENDRARAY DESAI,RAJNIKANT MAGANLAL PATEL,HARSHADBHAI DAVE,MANUBHAI BHAGAT,MANUBHAI VRUJLAL UPADHYAY,MADHUSUDANBHAI.D.JANI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MS PARUL P VASAVADA
231	AO/279/2006	24/07/2008	BHAVNABEN ISHWARLAL THAKKAR,ISHWARLAL MAGANLAL THAKKAR	MR SAURABH G AMIN	HIRABHAI RAMABHAI SINDHAV,TULJA COTTON GINNING &PRESSINGFACTORY THRO' KIRITKUMAR.M.,KIRITKUMAR MAGANLAL THAKKAR,GITABEN KIRITKUMAR THAKKAR,SUNILKUMAR KIRITKUMAR THAKKAR	MR TUSHAR MEHTA,MR VIMAL M PATEL
232	AO/283/2006	4/4/2014	MAGANBHAI PARBHUBHAI BHAKT,DILIPKUMAR MAGANBHAI BHAKT,RATANBEN MAGANBHAI BHAKT,AVANTIKABEN W/O GAJENDRALAL D/O MAGANBHAI BHAKT,RATILALBHAI RANCHODBHAI BHAKT	MR AMIT V THAKKAR	MANOJKUMAR MOHANBHAI BHAKT,MOHANBHAI PARBHUBHAI BHAKT	RULE SERVED,MR DHAVAL D VYAS
233	AO/285/2006	31/07/2008	DR.MEENABEN K.PATEL,RAKSHABEN PRAVINBHAI PATEL	MR PARTHIV B SHAH	DR.NITINBHAI CHANDUBHAI PATEL,ITREAM DEVELOPERS	NOTICE UNSERVED,MR NILESH A PANDYA
234	AO/288/2006	24/04/2014	DAHIBEN DAHYABHAI SINCE DECD. THRO' HIS HEIR KASHMIRABEN,	MR GM JOSHI	MAHENDRABHAI CHANDUBHAI PATEL,BALUBHAI DAHYABHAI SINCE DECD. THRO' HIS HEIRS,LAXMIBEN W/O OF BALUBHAI DAHYABHAI,BHARATBHAI BALUBHAI,NAYNABEN BALUBHAI WIFE OF BALDEVBHAI MOTIRAMBHAI,RANJANBEN BALUBHAI,KAUSHIKABEN BALUBHAI WIFE OF DILIPBHAI MOHANBHAI,SHARMISTHABEN BALUBHAI WIFE OF JAYANTIBHAI DALPATBHAI,KHUSHMANBEN BALUBHAI WIFE OF MILANBHAI JAGMOHANBHAI,MRUDULABEN BALUBHAI PATEL WIFE OF RAMESHBHAI DAHYABHAI.P	,RULE SERVED,MARSHALL & ASSOCIATES
235	AO/289/2006	24/04/2014	DAHIBEN DAHYABHAI SINCE DECD. THRO' HIS HEIRS KASHMIRABEN,	MR GM JOSHI	MAHENDRABHAI CHANDUBHAI PATEL,BALUBHAI DAHYABHAI,DECD. THRO'HIS HEIRS,LAXMIBEN,WD/O BALUBHAI DAHYABHAI,BHARATBHAI BALUBHAI,NAYNABEN BALUBHAI,W/O BALDEVBHAI MOTIRAMBHAI,RANJANBEN BALUBHAI,KAUSHIKABEN BALUBHAI,W/O DILIPBHAI MOHANBHAI,SHARMISHTHABEN BALUBHAI,W/O JAYANTIBHAI DALPATBHAI,KHUSHMANBEN BALUBHAI,W/O MILANBHAI JAGMOHANBHAI,MRUDULABEN BALUBHAI PATEL	,RULE SERVED,MARSHALL & ASSOCIATES
236	AO/293/2006	4/7/2012	KANAKNIDHI CORPORATION, A NON-TRADING CORPORATION,JASHWANTLAL NANCHAND SHAH,TARUNABEN JASHWANTLAL SHAH,SHASHIKANT RAJUBHAI NANCHAND SHAH	MR AMIT V THAKKAR	NIRANJAN DAHYABHAI CHOKSI,NIRANJAN MANMOHANDAS GANDHI,SUDHA NIRANJAN GANDHI,NILESH NIRANJAN GANDHI,ANURADHA SUBODH GANDHI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),NANAVATI ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
237	AO/300/2006	8/8/2008	SUNDERLAL BRIJLAL JARIWALA SINCE DECD, THRO HIS HEIRS,VAISHALI@ISHIKA DHARMESH JARIWALA,DHARMESH SUNDARLAL JARIWALA	MR DEEP D VYAS	USHABEN JARIWALA,KISHOREBHAI JASWANTLAL JARIWALA,VASANTLAL CHAMPAKLAL JARIWALA,KANHAIYALAL CHAMPAKLAL JARIWALA,DHIRENDRA KANTILAL JARIWALA,MAYUR KANTILAL JARIWALA,MITUL D.BRAHMBHATT,NATUBHAI TAILOR,CHANDRAKANT B.PATEL,DHARMESH SUNDERLAL JARIWALA [TRANSPORT TO APPELLANT]	MR MC BHATT,MRS KETTY A MEHTA,MR TEJAS M BAROT
238	AO/301/2006	8/8/2008	SUNDERLAL BRIJLAL JARIWALA SINCE DECD THRO HIS HEIRS,VAISHALI @ ISHIKA DHARMESH JARIWALA.,DHARMESH SUNDARLAL JARIWALA,KAPILABEN SUNDERLAL JARIWALA	MR DEEP D VYAS	MOHANLAL BRIJLAL JARIWALA,KISHOREBHAI JASWANTLAL JARIWALA,VASANTLAL CHAMPAKLAL JARIWALA,KANHAIYALAL CHAMPAKLAL JARIWALA,DHIRENDRA KANTILAL JARIWALA,MAYUR KANTILAL JARIWALA,MITUL D.BRAHMBHATT,NATUBHAI TAILOR,CHANDRAKANT B.PATEL,DHARMESH SUNDERLAL JARIWALA [TRANSPORT TO APPELLANT]	MR MC BHATT,MRS KETTY A MEHTA,MR TEJAS M BAROT
239	AO/302/2006	8/8/2008	SUNDERLAL BRIJLAL JARIWALA SINCE DECD.THRO HIS HEIRS,VAISHALI@ISHIKA DHARMESH JARIWALA,DHARMESH SUNDERLAL JARIWALA	MR DEEP D VYAS	MOHANLAL BRIJLAL JARIWALA,KISHOREBHAI JASWANTLAL JARIWALA,VASANTLAL CHAMPAKLAL JARIWALA,KANHAIYALAL CHAMPAKLAL JARIWALA,DHIRENDRA KANTILAL JARIWALA,MAYUR KANTILAL JARIWALA,MITUL D.BRAHMBHATT,NATUBHAI TAILOR,CHANDRAKANT B.PATEL,DHARMESH SUNDERLAL JARIWALA [TRANSPORT TO APPELLANT]	MR MC BHATT,MRS KETTY A MEHTA,MR TEJAS M BAROT
240	AO/304/2006	24/01/2008	SHASHIKANT SOMABHAI PATEL THRO' POA INDULAL.S.AMIN,GITA SHASHIKANT PATEL THRO' POA INDULAL.S.AMIN	MR CH VORA	UMESHBHAI BABULAL SHAH,ATULKUMAR BABULAL SHAH,DILIPKUMAR RAMANLAL SHAH,DAS BUNGALOWS OWNER'S ASSOCIATION A NON-TRADING CORP,DAS BUNGLOWS OWNERS ASSOCIATION A NON-TRADING CORP,DIPAK PURSHOTTAMBHAI PATEL SECRETARY OF RESPONDENT NO.4,NITIN PURSHOTTAMBHAI PATEL CHAIRMAN OF RESPONDENT NO.5	NOTICE SERVED,MR DC DAVE
241	AO/306/2006	10/4/2008	BABULAL MEGHJIBHAI DOBRIYA,JIGNESHBHAI DAMJIBHAI PATEL	(MR RM CHHAYA)	BHIKHABHAI VELJIBHAI PIPDIYA,JITENDRABHAI BHIKHABHAI PIPDIYA,SURESHBHAI GOVINDBHAI PATEL,HARIBHAI GOVINDBHAI PATEL,VALA DEVRAJ THUMAR,BHIKHUBHAI KARSANBHAI KALKANI,BHARATBHAI DHARMSHIBHAI	RULE SERVED,(MR SANDEEP N BHATT),MR PRAVIN GONDALIYA
242	AO/307/2006	7/1/2014	KANCHANBEN D/O NATHUBHAI NAROTTAMBHAI,	MRS KETTY A MEHTA	CHANDRIKABEN VASANTKUMAR AGRAWAL,VASANTLAL DANMAL AGRAWAL,BABUBHAI LALJIBHAI BODHRA	MR BA SURTI,MR KUNAL S SHAH
243	AO/308/2006	25/01/2011	HEIRS & LEGAL HEIRS OF BADRIPRASAD PUNAMCHAND AGRAWAL,RAMRATANBHAI BADRIPRASAD AGRAWAL,ROOPKISHORBHAI BADRIPRASAD AGRAWAL,NANDKISHORBHAI BADRIPRASAD AGRAWAL,SUSHILABEN D/O LATE BADRI- PRASAD PUNAMCHAND,CHANDRABEN D/O. LATE BADRI- PRASAD PUNAMCHAND,RENUKABALA D/O BADRIPRASAD PUNAMCHAND AGRAWAL,AMANULLA SAHEBKHAN SINDHI,LEGAL HEIRS OF DECD. SUTHAR.S.KHEMCHANDBHAI,JASHIBEN SOMCHANDBHAI SUTHAR W/O SOMCHANDBHAI KHEMCHANDBHAI,RAVJIBHAI SOMCHANDBHAI SUTHAR,SUREKHABEN MAHEKUMAR MEWADA,JAYABEN JAYESHKUMAR MEWADA,CHANDRIKABEN SOMCHANDBHAI SUTHAR,MEHULBHAI SOMCHANDBHAI SUTHAR,HABIBKHAN NYAMATKHAN GHASURA	MR PRAKASH K JANI,MR DEVARSHI C SHAH	LEGAL HEIRS OF DECD. RATILAL PARSHOTTAMDAS,BHAGWATIBEN RATILAL PATEL W/O RATILAL PURSHOTTAMDAS,SONALI RATILAL PATEL D/O. RATILAL PARSHOTTAMDAS,SAMIRKUMAR RATILAL PATEL MINORTHRO GUARDIAN BHAGWATIBEN,KANKUBEN W/O PARSHOTTAMDAS JORDAS & ADMINISTRATOR OF,PATEL RAMJIBHAI PARSHOTTAMDAS,BHOGILAL PARSHOTTAMDAS PATEL,SHASHIKALABEN PARSHOTTAMDAS PATEL,SADBHAVANA PARSHOTTAMDAS,MALI CHHOGAJI AMRAJI,MALI PRAHLADJI CHHOGAJI,MALI KANTILAL CHHOGAJI,MALI JAGDISHJI PRABHUJI,MALI POPATJI PRABHUJI,MALI KHENGARJI LUMBAJI,PANNABEN MODI W/O KRISHNAKANT HIMMATLAL,KRISHNAKANT HIMMATBHAI MODI	,RULE SERVED BY DS,MR VIPUL S MODI,MR MEHUL H RATHOD,MR TEJAS M BAROT,MR DHAVAL D VYAS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
244	AO/309/2006	25/01/2011	HEIRS & LEGAL HEIRS OF BADRIPRASAD PUNAMCHAND AGRAWAL,RAMRATANBHAI BADRIPRASAD AGRAWAL,ROOPKISHORBHAI BADRIPRASAD AGRAWAL,NANDKISHORBHAI BADRIPRASAD AGRAWAL,SUSHILABEN D/O BADRIPRASAD PUNAMCHAND AGRAWAL,CHANDRABEN D/O BADRIPRASAD PUNAMCHAND AGRAWAL,RENUKABALA D/O BADRIPRASAD PUNAMCHAND AGRAWAL,AMANULLA SAHEBKHAN SINDHI,LEGAL HEIRS OF DECD. SUTHAR.S.KHEMCHANDBHAI,JASHIBEN SOMCHANDBHAI SUTHAR W/O SOMCHANDBHAI KHEMCHANDBHAI,RAVJIBHAI SOMCHANDBHAI SUTHAR,SUREKHABEN MAHEKUMAR MEWADA,JAYABEN JAYESHKUMAR MEWADA,CHANDRIKABEN SOMCHANDBHAI SUTHAR,MEHULBHAI SOMCHANDBHAI SUTHAR,HABIBKHAN NYAMATKHAN GHASURA	MR PRAKASH K JANI,MR DEVARSHI C SHAH	LEGAL HEIRS OF DECD. RATILAL PARSHOTTAMDAS,BHAGWATIBEN RATILAL PATEL W/O RATILAL PURSHOTTAMDAS,SONALI RATILAL PATEL,SAMIRKUMAR RATILAL PATEL THRO GUARDIAN BHAGWATIBEN,KANKUBEN W/O PARSHOTTAMDAS JORDAS & ADMINISTRATOR OF,PATEL RAMJIBHAI PARSHOTTAMDAS,BHOGILAL PARSHOTTAMDAS PATEL,SHASHIKALABEN PARSHOTTAMDAS PATEL,SADBHAVANA PARSHOTTAMDAS,MALI CHHOGAJI AMRAJI,MALI PRAHLADJI CHHOGAJI,MALI KANTILAL CHHOGAJI,MALI JAGDISHJI PRABHUJI,MALI POPATJI PRABHUJI,MALI KHENGARJI LUMBAJI,PANNABEN MODI W/O KRISHNAKANT HIMMATLAL,KRISHNAKANT HIMMATBHAI MODI	,RULE SERVED BY DS,MR VIPUL S MODI,MR MEHUL H RATHOD,MR TEJAS M BAROT,MR DHAVAL D VYAS
245	AO/315/2006	11/7/2008	ARIHANT ADVERTISERS THRO' ITS OWNER MEHUL.R.TALATI,	(MR MB GANDHI)	AHMEDABAD MUNICIPAL CORP. THRO' THE COMMISSIONER,AHMEDABAD MUNICIPAL TRANSPORT SERVICE THRO' THE MANAGER	MR HS MUNSHAW
246	AO/316/2006	26/06/2012	SHRI HOMIBHAI JAHAGIRI VESU,ROSHAN HOMI VESU,FRENIBEN D/O JAHAGIRJI KAVASJI& W/O.KHUSHRUBHAI FARAMROZ,SMT. SHARDABEN MANILAL W/O SURENDRAKUMAR ISHWARLAL,ANUP SURENDRAKUMAR,SHRI SURENDRAKUMAR ISHWARLAL	MR NM KAPADIA	SHRI MINUBHAI DARABSHA @ DALI PATEL,SHRI FIROZ DARABSHA DALI PATEL,YASMIN WD/O. HOSHANG DARABSHA & DALI PATEL,MINOR PORAS HOSHANG PATEL THRO'YASMIN WD/O.HOSHANG,MINOR BENAZ HOSHANG PATEL THRO' YASMIN HOSHANG PATEL,MINOR FARHAD HOSHANG PATEL THRO' YASMIN HOSHANG PATEL	MR AMIT V THAKKAR
247	AO/320/2006	17/01/2008	AHMEDABAD MUNICIPAL CORP.,	NANAVATI & NANAVATI	AIYUB NOORMOHAMMAD MOTIWALA,	(MR ASHOK K PADIA)
248	AO/321/2006	24/04/2014	BALUBHAI DAHYABHAI SINCE DECD. THRO' HIS HEIRS,LAXMIBEN W/O OF BALUBHAI DAHYABHAI,BHARATBHAI BALUBHAI,NAYNABEN BALUBHAI WIFE OF BALDEVBHAI MOTIRAMBHAI,RANJANBEN BALUBHAI,KAUSHIKABEN BALUBHAI WIFE OF DILIPBHAI MOHANBHAI,SHARMISTHABEN BALUBHAI WIFE OF JAYANTIBHAI.D.PATEL,KHUSHMANBEN BALUBHAI WIFE OF MILANBHAI JAGMOHANBHAI,MRUDULABEN BALUBHAI PATEL	MR NILESH A PANDYA	MAHENDRABHAI CHANDUBHAI PATEL,DAHIBEN DAHYABHAI SINCE DECD.THRO HIS HEIR	RULE SERVED,MARSHALL & ASSOCIATES
249	AO/322/2006	24/04/2014	BALUBHAI DAHYABHAI SINCE DECD. THRO' HIS HEIRS.,LAXMIBEN W/O OF BALUBHAI DAHYABHAI,BHARATBHAI BALUBHAI,NAYNABEN BALUBHAI WIFE OF BALDEVBHAI MOTIRAMBHAI,RANJANBEN BALUBHAI,KAUSHIKABEN BALUBHAI WIFE OF DILIPBHAI MOHANBHAI,SHARMISTHABEN BALUBHAI WIFE OF JAYANTIBHAI.D.PATEL,KHUSHMANBEN BALUBHAI WIFE OF MILANBHAI JAGMOHANBHAI,MRUDULABEN BALUBHAI PATEL WIFE OF RAMESHBHAI DAHYABHAI.P	MR NILESH A PANDYA	MAHENDRABHAI CHANDUBHAI PATEL,DAHIBEN DAHYABHAI SINCE DECD. THRO'	RULE SERVED,MARSHALL & ASSOCIATES
250	AO/324/2006	24/12/2013	M/S SAMEER BUILDERS A REGISTERED PATNERSHIP FIRM,DILIPBHAI PARSHOTTAMBHAI PATELPATNER OF M/S SAMEER BUILDERS	MR AR MAJMUDAR	PRAVINBHAI PATEL,BHAILALBHAI RANCHODBHAI PATEL	MR PR THAKKAR,VIRAL K SHAH
251	AO/325/2006	16/03/2009	LILABEN SOHANLAL LODHA,	MR MANAV A MEHTA	CHANDRAKANT MANILAL DAVE,	RULE SERVED,MR JATIN Y TRIVEDI
252	AO/330/2006	12/2/2008	KHODABHAI JIVABHAI SAKHIYA,	(MR SANDEEP N BHATT)	PRAVIN AMARSHIBHAI PARMAR,	NANAVATY ADVOCATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
253	AO/332/2006	7/5/2008	KURJI HARJI PATEL THRO' POA PREMJI KARSAN HALAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	AMARBEN DEVSHI PATEL THROUGH P.O.H.VALAJI KANJI VARSANI.,RADHABEN KESHAVJI PATEL THROOUGH P.O.H.VALAJI KANJI VARSANI.,THE MANAGER,THE MANAGER,HASMITABEN DEVSHI PATEL THROUGH P.O.H.VALJI VARSHANI,JAYABEN MAVJI VELJI PATEL HALAI THROUGH P.O.H.,SHANTABEN NARENDRA KANJI RAMJITHROUGH P.O.H.	NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH),MS BALA R THACKER
254	AO/333/2006	7/5/2008	KURJI HARJI PATEL THRO' POA PREMJI KARSAN HALAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	AMARBEN DEVSHI PATEL THROUGH P.O.H.,RADHABEN KESHAVJI PATEL THROUGH P.O.H.,THE MANAGER,THE MANAGER,HASMITABEN DEVSHI PATEL THROUGHP.O.H.SHRI VALJIBHAI VARSHANI,JAYABEN MAVJI VELJI PATEL HALAI THROUGH P.O.H.,SHANTABEN NARENDRA KANJI RAMJITHROUGH P.O.H	NOTICE SERVED,DS AFF.NOT FILED (N),MS BALA R THACKER
255	AO/334/2006	16/03/2009	SMT.LILABEN SOHANLAL LODHA,	MR MANAV A MEHTA	SHRI CHANDRAKANT MANILAL DAVE,	RULE SERVED,MR JATIN Y TRIVEDI
256	AO/336/2006	14/08/2008	JABIRHUSEN MOHSINALI MERCHANT,AADILHUSEN MOHSINALI MERCHANT,MASUMABEN MOHSINALI MERCHANT,MOHSINALI HASANALI MERCHANT	MR HARSHIT S TOLIA	JEBUNISA HASANALI MERCHANT W/O DECD. HASANALI KASAMALI,RAFIKBHAI HASANALI MERCHANT,RIYAZBHAI HASANALI MERCHANT,LAXMIBEN DHIRAJLAL PATEL C/O DHIRAJLAL MADHAVJI PATEL	,MR YN RAVANI,MR ASHISH M DAGLI
257	AO/338/2006	3/10/2012	RAMJIBHAI JOITARAMBHAI PATEL, DECD.THRO'HIS HEIRS,JOITIBEN WD/O RAMJIBHAI PATEL,BALKRISHNA RAMJIBHAI PATEL,BHAGWATIBEN RAMJIBHAI PATEL W/O JASHWANTLAL P.PATEL,ASHABEN RAMJIBHAI PATEL,W/O ASHWINKUMAR CHATURBHAI,JYOTSNABEN RAMJIBHAI PATEL, W/O MANISHKUMAR ISHWARLAL	MR HARNISH V DARJI	GAYMAY PESTANJI VESMAWALA,PARINBAI HOSANG HANSOTIYA,FIROJ JAHANGIRJI DUMASIYA DELETEDASPERCOURT'S ORDER,VINODCHANDRA JINABHAI GHADIYADI,ARVINDKUMAR GANGAPRASAD AGRAWAL,DEEPAK RAMESHCHANDRA SEVAK,HARSHAD HIRALAL PATEL,JASVANTBHAI SEDHIDAS PATEL,VIKRAMBHAI HIRABHAI PATEL,HIRALAL ISHWARBHAI PATEL,MAHENDRAKUMAR MADHAVLAL PATEL,JASHWANTBHAI SEDHABHAI,DINESHBHAI SEDHABHAI	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),DELETED,RULE SERVED,MR AMIT C NANAVATI
258	AO/342/2006	10/7/2008	MAFATBHAI GHELABHAI,GANPATBHAI GHELABHAI,RAMANBHAI GHELABHAI,SHAMBHUBHAI SANKARBHAI,AMBALAL SANKARBHAI,BALDEVBHAI SANKARBHAI,MAHENDRABHAI MAFATBHAI,SURESHBHAI MAFATBHAI,PRAVINBHAI GANPATBHAI,VASUBHAI GANPATBHAI,MUKESHBHAI RAMANBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI	SHANTIBHAI RAMJIBHAI GALA,	(MR A J PATEL),MRS SHITAL PATEL
259	AO/345/2006	22/02/2011	M/S VIDHYARAM STILL RE-ROLLINGMILL,	MR BM MANGUKIYA	GUJARAT URJA VIKAS NIGAM LTD. THRO' ITS,THE SUPERINTENDING ENGINEER PASCHIM GUJARAT VIJ CO. LTD.,THE EXECUTIVE ENGINEER BOTAD DIVISION	DS AFF.NOT FILED (N),MR PREMAL R JOSHI
260	AO/351/2006	6/7/2012	JAYENDRABHAI BALDEVBHAI PATEL,REKHABEN JAYENDRABHAI PATEL	MS TRUSHA K PATEL	JUNED SHEKH EHMAD GOKAK,	MR DHAVAL D VYAS
261	AO/352/2006	9/3/2009	SHIVJI KARSHANBHAI UGHAD,NAGJIBHAI KARSHANBHAI UGHAD	MR MRUGEN K PUROHIT	KARSHANBHAI HARJIBHAI UGHAD,POPATBHAI KARSHANBHAI UGHAD,MOHANBHAI KARSHANBHAI UGHAD,KANTIBHAI KARSANBHAI UGHAD,VINUBHAI KARSHANBHAI UGHAD,VALIBEN KARSHANBHAI UGHAD,CHANDULAL RAVJIBHAI LANUGARIYA	RULE SERVED,MR SK PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
262	AO/353/2006	8/8/2008	MITUL.D. BRAHMBHATT,NATUBHAI.B.TAILOR,CHANDRAKANT.B.PATEL	MR TEJAS M BAROT	SUNDARLAL BRIJLAL JARIWALA HEIRS BROUGHT ON RECORD,VAISHALI @ ISHIKA DHARMESH JARIWALA,KAPILABEN SUNDERLAL JARIWALA,KISHORBHAI JASHWANTLAL JARIWALA,VASANTLAL CHAMPAKLAL JARIWALA,KANAIYALAL CHAMPAKLAL JARIWALA,DHIRENDRA KANTILAL JARIWALA,MAYUR KANTILAL JARIWALA,DHARMESH SUNDARLAL JARIWALA,MOHANLAL BRIJLAL JARIWALA	,MRS KETTY A MEHTA,MR DHAVAL D VYAS
263	AO/354/2006	8/8/2008	MITUL.D BRAHMBHATT,NATUBHAI .B. TAILOR,CHANDRAKANT.B.PATEL	MR TEJAS M BAROT	SUNDARLAL BRIJLAL JARIWALA HEIRS BROUGHT ON RECORD,VAISHALI @ ISHIKA DHARMESH JARIWALA,MOHANLAL BRIJLAL JARIWALAL,KISHORBHAI JASHWANTLAL JARIWALA,VASANTLAL CHAMPAKLAL JARIWALA,KANAIYALAL CHAMPAKLAL JARIWALA,DHIRENDRA KANTILAL JARIWALA,MAYUR KANTILAL JARIWALA,DHARMESH SUNDARLAL JARIWALA	,MRS KETTY A MEHTA,MR DHAVAL D VYAS
264	AO/355/2006	8/8/2008	MITUL.D. BRAHMBHATT,NATUBHAI.B.TAILOR,CHANDRAKANT.B.PATEL	MR TEJAS M BAROT	SUNDARLAL BRIJLAL JARIWALA HEIRS BROUGHT ON RECORD,VAISHALI @ ISHIKA DHARMESH JARIWALA,USHABEN KISHORCHAND JARIWALA,KISHORBHAI JASHWANTLAL JARIWALA,VASANTLAL CHAMPAKLAL JARIWALA,KANAIYALAL CHAMPAKLAL JARIWALA,DHIRENDRA KANTILAL JARIWALA,MAYUR KANTILAL JARIWALA,DHARMESH SUNDARLAL JARIWALA	,MRS KETTY A MEHTA,MR DHAVAL D VYAS
265	AO/356/2006	7/8/2008	DAMJIBHAI LALJIBHAI PATEL,	MR HARSHIT S TOLIA	GOVERNMENT OF INDIA THRO' THE MINISTRY OF URBAN,DEPUTY LAND & DEVELOPMENT OFFICER,KUMARBHAI MAHESHBHAI PATTANI,JAYKANTBHAI BATUKBHAI PATTANI,SHASHIKANTBHAI BATUKBHAI PATTANI	,NANAVATI ASSOCIATES
266	AO/357/2006	11/1/2010	ACME PHARMACEUTICALS,	MR YJ TRIVEDI,MR HARSHIT S TOLIA	TORRENT PHARMACEUTICALS LTD.,	(MR RR SHAH)
267	AO/359/2006	1/8/2008	PRAVINBHAI CHHAGANBHAI PATEL,	MR HARDIK B KALMEKH	KALUBHAI SAVJIBHAI PATEL,RAMESHBHAI MANJIBHAI DAVRA,NITINBHAI GUNWANTBHAI PATEL,MULJIBHAI JADAVBHAI SAVANI,SATISHBHAI JAGUBHAI PATEL,DEEPAKBHAI NAGJIBHAI PATEL,BABUBHAI KANJIBHAI PATEL	NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
268	AO/363/2006	18/04/2009	SUSHMABEN W/O. CHANDRABAHADUR R. MAURYA THRO. P.O.A. HOLDER,	MS SRUSHTI A THULA	MITHABHAI KESHABHAI,RATANBEN MITHABHAI W/O. MITHABHAI KESHABHAI,NARESHBHAI MITHABHAI S/O. MITHABHAI KESHABHAI,SHANTABEN MITHABHAI D/O. MITHABHAI KESHABHAI,JASHUBEN MITHABHAI D/O. MITHABHAI KESHABHAI,NAYNABEN MITHABHAI D/O. MITHABHAI KESHABHAI,URMILABEN MITHABHAI D/O. MITHABHAI KESHABHAI,INDIRABEN MITHABHAI D/O. MITHABHAI KESHABHAI,PARESHBHAI KESHABHAI S/O. MITHABHAI KESHABHAI	NOTICE SERVED BY DS,(MR DHIRENDRA MEHTA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
269	AO/364/2006	31/07/2008	ABDUL KADAR,DASHRATLAL MOHANLAL NAI,SANIKUMAR HUNDALSAD TEJWANI,MUNWARKHAN MOHAMMAD KHAN,BAVAMIYA PIRSABMIYA SAIYED,PANKAJKUMAR VASUDEVBHAI AMIN,LALITKUMAR PANDYA,MUKHTYAR HUSSAIN AHMEDA HUSAINMALEK,FAKRUDIN DOSTMOHMMAD SHAIKH,MOHAMMAD ISHAQ ABDUL GAFAR ANSARI,MAHBUBKHAN ANVARKHAN PATHAN,HOSEINBHAI R. SHIKH,BADRUDDIN A SHAIKH,AMANULLA ABDUL KHUDUA SHAIKH,ABDUL SATAR TOGAKHAN	GIRISH PATEL ASSOC	SUNNI MUSLIM WAQF COMMITTEE THRO' PRESIDENT,A.M.C,THE DEPUTY ESTATE MUNICIPAL COMMISSIONER	NOTICE SERVED BY DS,MR PRASHANT G DESAI,MRS KETTY A MEHTA
270	AO/365/2006	22/12/2008	ATULKUMAR KANUBHAI PATEL,VIJAYKUMAR KANUBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI	MANAN ALIAS LALO ATULKUMAR PATEL,RITABEN ATULKUMAR PATEL	MR JIGAR P RAVAL
271	AO/366/2006	7/9/2011	SHRI DINESHBHAI KALUBHAI GHADIA,SHRI HIRJIBHAI DHANJIBHAI GHADIA,SHRI HIMMATBHAI DHANJIBHAI,SHRI RIDHESH SHAMJIBHAI PATEL	NANAVATI & NANAVATI	BHAILALBHAI LALJIBHAI DHANANI,PRATAPBHAI LALJIBHAI DHANANI,PRAVINCHANDRA LILACHAND SHAH,NAYNABEN NILKESHBHAI SHAH,NILSHABEN PINAKIN SHAH,DAMINIBEN AMIT SHAH,CHHAYABEN SANDIP SHAH,SHANTILAL MULJIBHAI,RAMUBHAI MULJIBHAI,HANSABEN DAUGHTER MULJIBHAI HANSJIBHAI,BHAGWATIBEN DAUGHTER OF MULJIBHAI HANSJIBHAI,DAHIBEN VALLABHBHAI,CHIMMUBHAI VALLABHBHAI,RAMESHBHAI VALLABHBHAI,DHANUBEN DAUGHTER OF VALLABHBHAI HANSJIBHAI,JAYABEN DAUGHTER OF NANUBHAI HANSJIBHAI,SUMANBEN DAUGHTER OF NANUBHAI HANSJIBHAI,NAYNABEN DAUGHTER OF NANUBHAI HANSJIBHAI,JAGDISHBHAI NANUBHAI,DILIPBHAI NANUBHAI	MRS KETTY A MEHTA,(MR S N THAKKAR),MR AMIT V THAKKAR
272	AO/367/2006	7/9/2011	SHRI DINESHBHAI KALUBHAI GHADIA,SHRI HIRJIBHAI DHANJIBHAI GHADIA,,SHRI HIMMATBHAI DHANJIBHAI,SHRI RIDHESH SHAMJIBHAI PATEL	NANAVATI & NANAVATI	BHAILALBHAI LALJIBHAI DHANANI,PRATAPBHAI LALJIBHAI DHANANI,SHANTILAL MULJIBHAI,NANIBEN MULJIBHAI-RESIDING AT VILL:RUNDH TAL.CHORYASI,RAMUBHAI MULJIBHAI,CHITUBHAI VALLABHBHAI,RAMESHBHAI VALLABHBHAI,DAHIBEN VALLABBHAI,JAGDISH NANUBHAI,DILIPBHAI NANUBHAI,HANSABEN DAUGHTER OF MULJIBHAIHANSJIBHAI,BHAGWATIBEN DAUGHTER OF MULJIBHAI HANSJIBHAI,DHANUBHAI DAUGTER OF VALLABHBHAI HANSJIBHAI,JAYABEN DAUGHTER OF NANUBHAI HANSJIBHAI,SUMANBEN DAUGHTER OF NANUBHAI HANSJIBHAI,NAYNABEN DAUGHTER OF NANUBHAI HANSJIBHAI,PRAVINCHANDRA LILACHAND SHAH,NAYNABEN NILKESHBHAI SHAH,NILSHABEN PINAKIN SHAH,DAMINIBEN AMIT SHAH B BUILDING,CHHAYABEN SANDIP SHAH KUNTHUNATH TOWER	MRS KETTY A MEHTA,(MR S N THAKKAR),MR AMIT V THAKKAR
273	AO/369/2006	18/04/2009	KALUBHAI JERAMBHAI PATEL,,DAHYABHAI RAMJIBHAI LAVRI	MR VICKY B MEHTA	MITHABHAI KESHABHAI,RATANBEN MITHABHAI W/O. MITHABHAI KESHABHAI,NARESHBHAI MITHABHAI S/O. MITHABHAI KESHABHAI,SHANTABEN MITHABHAI D/O. MITHABHAI KESHABHAI,JASHUBEN MITHABHAI D/O. MITHABHAI KESHABHAI,NAYNABEN MITHABHAI D/O. MITHABHAI KESHABHAI,URMILABEN MITHABHAI D/O. MITHABHAI KESHABHAI,INDIRABEN MITHABHAI D/O. MITHABHAI KESHABHAI,PARESHBHAI KESHABHAI S/O. MITHABHAI KESHABHAI,SMT. SUSHMABEN	NOTICE SERVED BY DS,(MR DHIRENDRA MEHTA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
274	AO/2/2007	29/07/2008	AHMEDABAD MUNICIPAL CORPN,DEPUTY ESTATE OFFICER (NORTH ZONE)	NANAVATI & NANAVATI	BHARATBHAI CHINUBHAI PATEL,SUMITRABEN BHARATBHAI PATEL,JAWAL BHARATBHAI PATEL,BIREN BHARATBHAI PATEL,SAURABH BHARATBHAI PATEL,BHIKHUBHAI PARMANAD JETHWA,VAJUBHAI BALDEVBHAI PATEL,RAJUBHAI R MAKHIJA,JITENDRABHAI JAYANTILAL CHOKSI,PANNABEN ASHOK CHOKSI,ASHOKBHAI SOMABHAI CHOKSI,IRSHAD ALI BANDEALI SAIYAD,AMRUTBHAI NARSINHBHAI PATEL,SUNIL VINODCHANDRA SHAH,VIPUL VINODCHANDRA SHAH,KANTILAL JETHALAL VYAS,KAUSHAL VINODCHANDRA SHAH	,MR. JS SADHWANI
275	AO/16/2007	18/11/2008	CHHATRAPALSINHJI PRATAPSINHJI JADEJA,	MR SURESH S PATEL	HEIRS OF DALPAT SINHJI PRATAPSINH JADEJA,KIRAN KUMARI DALPATSINHJI JADEJA,ARJUNSINHJI DALPATSINHJI JADEJA,AMBICAKUMARI PUSHPENDRASINH RATHOD,RADHIKAKUMARI M.BAYAS,DOLATSINHJI PRATAPSINHJI JADEJA,RAGHUVIRSINHJI PRATAPSINHJI JADEJA,PUSHPABA SHEELKUMAR CHAUHAN,KRISHNABA BHUPENDRA SHAH,VIJAY KUNVARBA WD/O PRATAPSINHJI JADEJA,H.H.ENTERPRISE,NAVINCHANDRA HARILAL ZAVERI,KIRITKUMAR HARILAL ZAVERI,KOKILA NAVINCHANDRA ZAVERI,NEETA PRAKASHCHANDRA ZAVERI,AASHA KIRITKUMAR ZAVERI	,NOTICE SERVED BY DS,(MR SANDEEP N BHATT),MR AD DESAI,MR TUSHAR MEHTA,(MR NS SHETH)
276	AO/20/2007	25/11/2008	SUMAR KHIMJI MAHESHWARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARIJAN LADHU HIRA,	MR MEHUL SHARAD SHAH
277	AO/21/2007	16/06/2016	YOGESHKUMAR BALLUBHAI PATEL,	MR.SUBHASH G BAROT,MR NIKUNJ D BALAR	KIRITKUMAR CHANDULAL PATEL,JYOTSNABEN JAYANTILAL PATEL,BALLUBHAI CHUNILAL PATEL,SUSHILABEN BALLUBHAI PATEL,DAKSHABEN BALLUBHAI PATEL,BHARTIBEN BALLUBHAI PATEL,GITABEN BALLUBHAI PATEL,SHANTABEN D/O CHUNILAL.D.PATEL	MR BA SURTI,MR KK TRIVEDI
278	AO/28/2007	25/03/2014	PURSHOTTAMBHAI THAKARSINHBHAI KALATHIYA,	MR BA SURTI	MOHANBHAI BHIKHBHAI KALATHIYA,DISTRICT DEVELOPMENT OFFICER	MS RV ACHARYA,THAKKAR AND PAHWA ADVOCATES
279	AO/31/2007	10/5/2012	SUMATINATH (SHAHIBAUG) CO.OP.HOUSING SOCIETY LTD.,BIPINBHAI DAHYABHAI SONI,RAJGIRI OWNERS ASSOCIATION,AMBALAL JIVABHAI PATEL	MR NEHAL R JOSHI	KARIMABEN HANIFBHAI MALANI,MOHUMMADHUSAIN RAMJANBHAI SHAIKH,SUNNI MUSLIM WAKF COMMITTEE, THRO'ITS TRUSTEE,MOHUMMADSALIM A.MANSURI,DR.IQBALBHAI K.CHHIPA,AFZALKHAN H.PATHAN,ABUBAKAR A.SHAFARI,SHARFARAZ M.WALIULLA,MUSABHAI GUNIYA,INAYATKHAN A.PATHAN,ZAHIDABANU A.CHAUDHARY,RAZIABANU ABDULSAMAD LOKHANDWALA,MAZHARHUSAIN M.FARUKI	NOTICE SERVED BY DS,DELETED,RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH),MR MA KHARADI,MR DIPEN K DAVE,MR S M SOJATWALA
280	AO/32/2007	10/3/2014	TARAR BALUBHAI MAGANBHAI,	MR AM PAREKH	KOTWAL JESINGBHAI MAGANBHAI,KOTWAL MAGANJI MOHANJI,KOTWAL PACHABHAI JESINGBHAI	RULE SERVED,(MR PN BAVISHI)
281	AO/33/2007	8/8/2008	PRAMILABEN RASIKLAL NAGRI,AANIT ARUNBHAI PARIKH	MR RITURAJ M MEENA	RAJNIKANT RASIKLAL NAGRI,RASHMIKANT RASIKLAL NAGRI,CHAITNYA BANSIDHAR NAGRI,RAJIV BANSIDHAR NAGRI,PANNABEN BANSIDHAR NAGRI,INDUBEN RASIKLAL NAGRI,TIRUMATI RASIKLAL NAGRI,MINAKSHIBEN RASIKLAL NAGRI,SATNAM DEVELOPERS PVT.LTD.,NISHANT CONSTRUCTION PVT.LTD.	,(MR RAHUL A TRIVEDI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
282	AO/36/2007	1/8/2008	PRAVINBHAI CHHAGANBHAI PATEL,	MR HARIN P RAVAL	JIGNESHBHAI BATUKBHAI PATEL,RAMESHBHAI MANJIBHAI DAWRA,MULJIBHAI JADAVBHAI SAVANI,SATISHBHAI JAGUBHAI PATEL,BABUBHAI KANJIBHAI PATEL,NAGJIBHAI KANJIBHAI PATEL,BATUKBHAI CHHAGANBHAI PATEL,NITINBHAI GUNVANTBHAI PATEL,PARESHBHAI BABUBHAI PATEL	,MS KJ BRAHMBHATT
283	AO/38/2007	25/04/2011	ZAHIRUNNISA,WD/O YUSUFKHAN MOHMMEDKHAN,AFZALKHAN YUSUFKHAN,JAVEDKHAN YUSUFKHAN,REHNABANU YUSUFKHAN	(MR GIRISH D BHATT)	RAMESHBHAI GHELABHAI,SOYEBKHAN YUSUFKHAN	(MR AJ SHASTRI),MR VAIBHAV A VYAS
284	AO/43/2007	19/03/2014	GHANCHI DHUDAJI DHARMAJI,	MR ABHAYKUMAR P SHAH	RAJPUT TEJAJI KARMANJI,RAJPUT THAKARJI KARMANJI	NOTICE SERVED,(MR MB GANDHI),MR MA KARMALI
285	AO/46/2007	28/08/2008	SHREE RANG DEVELOPERS,THRO'ITSPARTNERS,NITINBHAI MANIBHAI PATEL,JAYSHRIBEN NITINBHAI PATEL,NILESHBHAI HIRUBHAI PATEL,NILESHBHAI MADHUSUDANBHAI PATEL,VIPULBHAI MADHUSUDANBHAI PATEL,KRITIBHAI MANIBHAI PATEL,MUKESHBHAI MAHENDRABHAI PATEL,KAMALBHAI MAHENDRABHAI PATEL	MR MA BUKHARI,MR ASHISH M DAGLI	DHIRUBHAI RAVJIBHAI PATEL,MANSUKHBHAI RAVJIBHAI PATEL	MR NILESH A PANDYA
286	AO/47/2007	17/07/2008	MAHALAXMI BHAVAN CO.OP.HOUSINGSOCIETY LTD.,RASIKBHAI DHULABHAI PATEL	MR TUSHAR MEHTA	ASHOKBHAI ABHAVMAL NAHAR,NEPTUNE INFRASTRUCTURE PVT.LTD,ANILBHAI T.PATEL,MANIBHAI V.PATEL,APOLLO ORGANISATION & DEVELOPERS,RAMBHAI DHULABHAI PATEL	,MR SM SHUKLA,MR VIKRAM J THAKOR
287	AO/48/2007	11/7/2008	LAXMAN PUNAMJI,DESAI VADVABHAI ZAVERBHAI,CHANDRIKABEN GAURISHAKAR TRIPATHI,DESAI AMRUTBHAI MALJIBHAI,CHANDEL BHANWARLAL PULCHARAJ,KHATIK VORAJI MARWADI,THAKOR LALITABEN AMBALAL, WIDOW,MOTHER OF ONE SON,BHAVSAR JAGDISH BHAGWANJI,TRIVEDI DHANJI ANANDJI (BRAHMIN),KHATIK JIVABHAI,KHATIK MULIBEN,WIDOW,IYER LAXMIBEN MOHANBHAI,WIDOW,PRAJAPATI LAXMIBEN CHHABAJI,DESAI HARGOVAN,DAHIBEN RAJESHBHAI IYER	MR HARSH M SURTI	AHMEDABAD MUNICIPAL CORP.,SAGARBHAI MANORBHAI (DECD.),HASMUKH SAGARBHAI THAKKAR,MANIBEN,WD/O SAGARBHAI MANORBHAI THAKKAR	,NOTICE SERVED BY DS,MR PRASHANT G DESAI
288	AO/49/2007	25/04/2011	SOYEBKHAN YUSUFKHAN,	MR VAIBHAV A VYAS	RAMESHBHAI GHELABHAI,ZAHIRUNNISHA,WD/O YUSUFKHAN MOHMMEDKHAN,AFZALKHAN YUSUFKHAN,JAVEDKHAN YUSUFKHAN,REHNABANU YUSUFKHAN	(MR GIRISH D BHATT),(MR AJ SHASTRI)
289	AO/50/2007	29/01/2014	MANSUKHLAL CHUNILAL MEHTA, THRO'HIS HEIRS,PRADIP MANSUKHLAL MEHTA,SUDHIR MANSUKHLAL MEHTA,KANTABEN MANSUKHLAL MEHTA, DIED THRO'HER HEIRS,JYOTSNABEN R.SHAH,SAROJBEN C.SHAH,SARYUBEN P.VORA,ILABEN S.SHAH,MINALBEN P.SHAH,PRADIP MANSUKHLAL MEHTA,SUDHIR MANSUKHLAL MEHTA	MR JA ADESHRA	UTTAMLAL CHUNILAL,DIED,THRO' HIS HEIRS,KIRANKUMAR UTTAMLAL MEHTA,HASMUKHLAL UTTAMLAL MEHTA,KIRITKUMAR UTTAMLAL MEHTA,YOGESHKUMAR UTTAMLAL MEHTA,PANNABEN PRABHODHCHANDRA ADANI,MEHTA SHIVLAL CHUNILAL,DIED, THRO'HIS HEIRS,GIRISHBHAI SHIVLAL MEHTA,AJAYKUMAR SHIVLAL MEHTA,MINABEN SURESHKUMAR KOTHARI	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS
290	AO/54/2007	14/08/2008	MOHAMMAD HUSAIN HASSANBHAI TAIDIWALA,	MR MTM HAKIM	MAHENDRAKUMAR GOPALDAS RANA C/O HARIOIM GRAIN SHOP,	MR VASANTS SHAH
291	AO/57/2007	21/09/2012	SUNNI MUSLIM WAQF COMMITTEE THRO' IT'S TRUSTEES,MOHMED SALIM .A. MANSURI,DR. IQBALBHAI.K.CHHIPA,AFZALKHAN.H.PATHAN,ABUBAKAR .A. SAFRI,MUSABHAI GUNIYA,INAYATBHAI.A.PATHAN,ZAHIDABANU.A.CHAUDHARY	MR MA KHARADI	KARIMABEN HANIFBHAI MALANI,MUHAMMEDHUSAIN RAMZANBHAI SHEIKH,SUMATINATH (SHAHIBAUG) CO-OP. HOUSING SOCIETY LTD.,BIPINBHAI DAHYABHAI SONI,RAJGIRI OWNER'S ASSOCIATION,AMBALAL JIVABHAI PATEL,RAZIYABANU ABDUSSAMED LOKHANDWALA,MAZHARHUSAIN M.FARUKI	NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI
292	AO/58/2007	8/8/2018	TATA CHEMICALS LTD.,	NANAVATI ASSOCIATES	STATE OF GUJARAT THRO' CHIEF SECRETARY,COLLECTOR	GOVERNMENT PLEADER

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293	AO/59/2007	31/07/2008	DWARKADAS VALJIBHAI PATEL,VANARASIBHAI VALJIBHAI PATEL	MR PARTHIV B SHAH	RASHMIKANT JAYASHANKAR BHATT,SURYAKANT PRABHASHANKAR SHUKLA,JAYANTILAL THAKARSIBHAI PATEL,JAMNADAS THAKARSIBHAI PATEL,MAHENDRABHAI BHAILALBHAI PATEL,MANOJBHAI BHAILALBHAI PATEL,CONTINENTAL CORP.,SUNILKUMAR J.PATEL	NOTICE SERVED,MR AMAR N BHATT,MR AR MAJMUDAR,MR SHALIN N MEHTA
294	AO/60/2007	3/7/2009	KANTIBHAI BHAGABHAI PATEL,CHANDRAKANT KANTIBHAI PATEL,RAJUBHAI KANTIBHAI PATEL,RATILAL BHAGABHAI PATEL,DIED THRO'HIS HEIRS,PALIBEN,WD/O RATILAL BHAGABHAI,DAKSHABEN,D/O RATILAL BHAGABHAI,BHARATBHAI RATILAL PATEL,NATUBHAI RATILAL PATEL,THAKORBHAI BHAGWANBHAI PATEL,DEEPAKBHAI THAKORBHAI PATEL,RAMUBHAI @ RAMESHBHAI THAKOREBHAI PATEL,NARESHBHAI THAKORBHAI PATEL	MR AMIT V THAKKAR	DECEASED MOHAMMAD ARAIGF HAJI ISMAIL THROUGH HEIRS,YASHMIN WD/O MOHAMMAD AAARIF HAJI ISMAIL CHOKSI,SHAHID MOHAMMAD AARIF CHOKSI,SHAMABEN D/O MOHAMMAD AARIF CHOKSI W/O A.RAHEMAN CHASMANWA,SAZIYA D/O MOHAMMAD AARIF CHOKSI & W/O MOBIN KHATIB,BHIKHUBHAI JERAMBHAI NAROL	MR VIMAL M PATEL,MR MOHD.HANIF SHAIKH
295	AO/64/2007	17/11/2008	DHANESHWAR PRABHASHANKER JOSHI,KANTILAL PRABHASHANKER JOSHI,CHETANKUMAR PRABHASHANKER JOSHI,URMILA PRABHASHANKER JOSHI,SUMATIBEN NARAYAN JOSHI,MANJULABEN SANMUKHKUMAR,RENUKABEN MAHIPATRAM NAYAK	(MR JB PARDIWALA)	KAMLABEN CHAMPAKLAL JOSHI,KUMUDCHANDRA CHAMPAKLAL JOSHI,JAYABEN DHANANJAY OZA,AMRITLAL CHANDRASHANKER JOSHI,KUMUDINIBEN RAJNIKANT JOSHI,CHAMPABEN CHANDRASHANKER JOSHI,DHANLAXMI PARMANAND OZA	UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR HRIDAY BUCH
296	AO/65/2007	29/08/2008	M/S VARUN ENTERPRISES A PARTNERSHIP FIRM,VASANTBHAI KANJIBHAI GALA	(MR MB GANDHI)	RUSTAMJI MANCHERJI VAID THRO' SINCE DECD.THROUGH HIS SOLE,MR. GEV RUSTOMJI VAID ADULT,OCCUPATION : BUSINESS,SHIRINBEN W/O SORABJI.M.VAID,FENI W/O JAHANGIR MANCHERJI,SHAHERIYAR MANCHERJI VAID,SMT.KELODET W/O DARA VAID,ADIL S/O LATE DARA VAID,ROHINTON S/O LATE DARA VAID,TESTOR S/O LATE DARA VAID,ZEENA D/O LATE DARA VAID,AVA D/O SORABJI MANCHERJI VAID,ZARINA D/O SORABJI MANCHERJI VAID,RUSI S/O ARDESHAN VAID,HILLA WIFE OF TAIMURAS WADIA,DHAN WIFE OF KAVAS GOVADIYA,BOMI S/O ARDESHAR VAID,JAHANGIR JAL MASTER	,NOTICE SERVED BY DS,MR SHALIN N MEHTA,MR RITURAJ M MEENA
297	AO/66/2007	4/4/2011	DHANRAJ BUILDERS PVT.LTD.,	MR PC KAVINA,MS M O NARSINGHANI	DINESH VAGHJIBHAI RATHOD,LALIT DHAMJIBHA KACHA,DINESH HANSRAJBHAI MUNNGALPARA,JAYESH HANSRAJBHAI MUNGALPARA,VERSHABEN JAYESHBHAI MUNGALPARA,ARTIBEN DINESHBHAI MUNGALPARA,CHANDULAL NANJIBHAI KOTADIYA,HAMIR HARIBHAI KUNJERA,JITENDRA JERAMBHAI RAMARI,BABUBHAI JERAMBHAI RAMARI,UMESHBHAI BHAGWANJIBHAI KHANT,ASHWINBHAI POPATBHAI CHANGELA (HUF),RANMALBHAI ARJANBHAI SUVA,RAMESHBHAI RAMBHAI DODIYA	RULE SERVED,SERVED BY AFFIX.(R),MR MEHUL S SHAH,(MR SURESHM SHAH),THAKKAR AND PAHWA ADVOCATES
298	AO/69/2007	27/08/2010	DEVENBHAI MAFATLAL PATEL,VISHNUBHAI KHODIDAS PATEL	MR TUSHAR MEHTA,VIRAL K SHAH	KISHORBHAI JAYANTIBHAI PATEL,MINAKSHIBEN JAYANTIBHAI PATEL,PADMABEN JAYANTIBHAI PATEL,MAYURIBEN JAYANTIBHAI PATEL,SHAILESHBHAI DHANSUKHBHAI,RAKESHBHAI DHANSUKHBHAI,KALPANABEN DHANSUKHBHAI,JAYANTIBHAI CHHAGANBHAI PATEL,DHANSUKHBHAI CHHAGANBHAI PATEL	NOTICE SERVED BY DS,(MR CL SONI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
299	AO/72/2007	15/12/2008	WHITE CHEMICALS,RAJESH.D.MEHTA,DR.DHIRAJLAL JETHALAL MEHTA,SUSHILABEN.D.MEHTA,PERFECT DIAGNOSIS CENTER PVT. LTD.	(MR HJ NANAVATI)	PRUTHVI BUILDERS THRO' IT'S SHRI PRADUMAN.M.PATEL,PERFECT DIAGNOSIS CENTRE PVT. LTD.	DELETED,MS MEGHA JANI
300	AO/74/2007	6/9/2018	PUSHPABEN VELJIBHAI SHETA,HANSABEN RAVJIBHAI PATEL,VANDANABEN ROHITBHAI JOSHI,ROHITKUMAR RAMANLAL JOSHI,NARENDRABHAI KANTIBHAI DHAMI,VIJAYBHAI MANGABHAI PATEL,VELJIBHAI MOHANBHAI SHETA	MRS KETTY A MEHTA,MR KK TRIVEDI	BABUBHAI JELABHAI AHIR,DAHIBEN BABUBHAI AHIR,MANHARBHAI BABUBHAI AHIR,DHIRUBHAI BABUBHAI AHIR,MANJUBEN WD.O. DHIRUBHAI AHIR,VIMALBHAI S.O. DHIRUBHAI AHIR,MANISHA D.O. DHIRUBHAI AHIR,BHARATBHAI BABUBHAI AHIR,RAMILABEN BABUBHAI AHIR,JAYABEN BABUBHAI AHIR	MR GM AMIN,MR BA SURTI,VIRAL K SHAH,MR BHAVESH J PATEL,MR. RADHESH Y VYAS,MR.YOGESH M VYAS
301	AO/75/2007	11/7/2008	HIMMATLAL CHUNILAL GANDHI,	NANAVATI & NANAVATI	SAHIR SNEHAL PAREKH,KHURSHID,D/O AHMEDALI M RAVJI	,MR YJ TRIVEDI
302	AO/76/2007	24/07/2008	SHRI TULJA COTTON GINNING & PRESSING FACTORY,KIRTIKUMAR MAGANLAL THAKKAR,GITABEN KIRITKUMAR THAKKAR,SUNILKUMAR KIRITKUMAR THAKKAR	MR VIMAL M PATEL	HIRABHAI RAMABHAI SINGHAV,BHAVNABEN ISHWARLAL THAKKAR,ISHWARBHAI MAGANLAL THAKKAR	MR TUSHAR MEHTA,MR SAURABH G AMIN
303	AO/77/2007	7/8/2008	GANGJI BHANJI BEDHA,	MR ASHISH M DAGLI	HEMANT K.MEHTA,	DS AFF.NOT FILED (N)
304	AO/79/2007	10/11/2008	SONAL OWNERS ASSOCIATION,SONAM OWNERS ASSOCIATION	MR AJAY R MEHTA	SANGITA OWNERS ASSOCIATION,CLARIS LIFESCIENCES LIMITED	MR AMAR N BHATT
305	AO/80/2007	10/7/2008	DILIPKUMAR.B.ROY @ RAY,DR.B.K.RAY @ RAY	(MR HM PRACHCHHAK)	SUMANTRAI VASANTJI DESAI,	MR.P D.DESAI,MR SAURABH M PATEL
306	AO/82/2007	22/12/2008	NAVKAR DYECHEM,	MR RS SANJANWALA	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	(MR MB GANDHI)
307	AO/83/2007	22/12/2008	RAMKUMAR JAGISINH CHAUHAN,SHIVAJI BALDEVJI DARBAR THRO' POA RAMKUMAR.J.CHAUHAN	MS JAYSHREE C BHATT,(MR BP MUNSHI)	TUKARAM RAMCHANDRA LANGOTE,	MR NILESH R PARMAR
308	AO/86/2007	12/3/2008	SAIYED RASHIDKHATUN D/O TASADDUKHUSAIN,	MR MTM HAKIM	HEIRS OF DECD.VISHNUBHAI AMBALAL PATEL,JAMNADAS VISHNUBHAI PATEL,KRUSHNAKANT VISHNUBHAI PATEL,MUKESH VISHNUBHAI PATEL,BHAKTIBEN WD/O VISHNUBHAI AMBALAL PATEL,NILABEN VISHNUBHAI PATEL,HEIRS OF DECD.MANIBHAI PUNAMBHAI PATEL,BHUPENDRABHAI MANIBHAI,MADHUBHAI MANIBHAI,MAGANBHAI BECHARBHAI PATEL,HEIRS OF DECD.CHHOTUBHAI PRABHUDAS YADAV,MANIBEN WD/O CHHOTUBHAI PRABHUDAS YADAV,VINODBHAI CHHOTUBHAI YADAV,MAHENDRAKUMAR CHHOTUBHAI YADAV,RAMBHAI CHATURBHAI PATEL,HEIRS OF DECD.BAPUSAHEB BAJIRAO SAVANT,DILIPSINH BAPUSAHEB SAVANT,RANJITSINH BAPUSAHEB SAVANT,BHUPENDRASINH BAPUSAHEB SAVANT,HEMLATA BAPUSAHEB SAVANT,SUVARNLATA BAPUSAHEB SAVANT,KUSUMLATA BAPUSAHEB SAVANT,VASANTSENABAI WD/O BAPUSAHEB BAJIRAO SAVANT,SHANTABEN WD/O BAPUSAHEB BAJIRAO SAVANT,KUMARI NALINA BAPUSAHEB SAVANT,AJAIKUMAR BAPUSAHEB SAVANT,ASHOKKUMAR BAPUSAHEB SAVANT,PRAVINKUMAR BAPUSAHEB SAVANT,BINAKUMARI BAPUSAHEB SAVANT,ASHWIN & BROTHERS.,KALPATARU LAND DEVELOPMENT PVT.LTD.	,MR AS VAKIL
309	AO/87/2007	12/2/2008	VINODRAI GOBARBHAI SHINGALA, THRO'HIS HEIRS,SHOBHNABEN VINODRAI SHINGALA,MINOR VATSAL VINODRAI SHINGALA,MINOR HIMANI VINODRAI SHINGALA,SAMJUBEN GOBARBHAI SHINGALA	MR BHARAT T RAO	LALJIBHAI JADAVBHAI SAVALIYA,GUKNADITYASINHJI VIKRAMSINHJI JADEJA,GIRDHARBHAI AMBABHAI POKAR	DS AFF.NOT FILED (N),NANAVATI & NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
310	AO/88/2007	12/2/2008	LALITBHAI MAVJIBHAI PANSURIYA,	MR BHARAT T RAO	LALJIBHAI JADAVBHAI SAVALIYA,GUKNADITYASINHJI VIKRAMSINHJI JADEJA,GIRDHARBHAI AMBABHAI POKAR	DS AFF.NOT FILED (N),NANAVATI & NANAVATI
311	AO/92/2007	24/07/2008	JAY BHAVANI COAL DISTRIBUTORS,MANHARSINH BHAGVATSINH PARMAR,JAYESH PRABHASHANKAR PANDYA,MANISHBHAI AMBASHANKAR,MANISHBHAI TRIPURAPRASAD,MUNIRKHAN VIJYOTKHAN MALIK,DHARMENDRAKUMAR SHANTILAL,JASMINKUMAR RASIKLAL,RAHIMKHAN KESARKHAN MALEK,LAXMANBHAI CHOTHABHAI BHARVAD	MR MEHUL S SHAH,(MR SURESHM SHAH)	BALAVANTSINH VAKHATSINH PARMAR,MAHENDRASINH...G.DABHAI,MOHANBHAI JOITABHAI ALGOTAR,SATVARA UKABHAI BHAGWANBHAI	NOTICE SERVED
312	AO/93/2007	14/03/2014	GAYATRI (TOURS & TRAVELS) TOURIST BUS SERVICE,GAUTAMBHAI.N.PATEL,VISHNUKUMAR VITHALBHAI PATEL,BHARATBHAI NARSINHBHAI PATEL	MR MM SAIYED	C.J. ENTERPRISE,	MR RC JANI
313	AO/94/2007	4/7/2008	MOHANLAL BHURILAL BHOGAR,	MR DHAVAL D VYAS	SHAILESH MOHANLAL BHOGAR,KAMLESH MOHANLAL BHOGAR	MR MP SHAH,MS. KRUTI M SHAH
314	AO/99/2007	21/03/2014	VANSH TEA PROCESSORS,	MR. JS SADHWANI	JIVRAJ TEA LIMITED,	MR YJ TRIVEDI
315	AO/100/2007	10/1/2011	PRABHUDAS KANJIBHAI PATEL THRO' HEIRS,KANTABEN .P. PATEL,DIMUBEN .P. PATEL,KAMLABEN .P. PATEL,REKHABEN .P. PATEL,MINABEN. P. PATEL,SANJAYKUMAR.P. PATEL	MR.D K.PUJ	LABHUBHAI ABHABHAI DESAI,PATEL VINODBHAI LALABHAI,PATEL JAYANTIBHAI MADHABHAI	NOTICE SERVED BY DS,MR JV JAPEE,MR SK PATEL
316	AO/102/2007	3/4/2014	DHANSUKHBHAI NATHUBHAI PATEL,	MR DHIRAJ M PATEL	KAPILKUMAR BATUKBHAI GOLAVIYA,SURESHBHAI JASHARAJBHAI PATEL,MANSUKHBHAI GOKULBHAI DHADUK	RULE SERVED,MR AMIT V THAKKAR
317	AO/104/2007	21/08/2008	HAMABEN ASHIK NARSINH,PRAKASH NIVRUTI MORE	(MR TS NANAVATI)	RAMJIBHAI DAHYABHAI BAALDANIYA,ARJANBHAI LIMBABHAI HADIYA,JAYANTIBHAI VALABHAI PATEL DECD.THRO'HIS HEIRS,KAMUBEN WD/O JAYANTIBHAI PATEL,HARSHADBHAI JAYAANTIBHAI PATEL,BAAKUBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,MANISHABEN JAYANTIBHAI PATEL,VALIBEN THAKOREBHAI PATEL,RATUBEN VALABHAI PATEL,SURESHBHAI THAKOREBHAI PATEL,HANSABEN THAKOREBHAI PATEL,PARESHBHAI THAKOREBHAI PATEL,MANJULABEN THAKOREBHAI PATEL,SUMITRABEN THAKOREBHAI PATEL	,MR MP PRAJAPATI
318	AO/105/2007	21/08/2008	HAMABEN ASHIK NARSINH,PRAKASH NIVRUTI MORE	(MR TS NANAVATI)	RAMJIBHAI DAHYABHAI BAALDANIYA,ARJANBHAI LIMBABHAI HADIYA,JAYANTIBHAI VALABHAI PATEL DECD.THRO'HIS HEIRS,KAMUBEN WD/O JAYANTIBHAI PATEL,HARSHADBHAI JAYAANTIBHAI PATEL,BAAKUBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,MANISHABEN JAYANTIBHAI PATEL,VALIBEN THAKOREBHAI PATEL,RATUBEN VALABHAI PATEL,SURESHBHAI THAKOREBHAI PATEL,HANSABEN THAKOREBHAI PATEL,PARESHBHAI THAKOREBHAI PATEL,MANJULABEN THAKOREBHAI PATEL,SUMITRABEN THAKOREBHAI PATEL	,MR MP PRAJAPATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
319	AO/106/2007	21/08/2008	HAMABEN ASHIK NARSINH,PRAKASH NIVRUTI MORE	(MR TS NANAVATI)	RAMJIBHAI DAHYABHAI BAALDANIYA,ARJANBHAI LIMBABHAI HADIYA,JAYANTIBHAI VALABHAI PATEL DECD.THRO'HIS HEIRS,KAMUBEN WD/O JAYANTIBHAI PATEL,HARSHADBHAI JAYAANTIBHAI PATEL,BAAKUBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,MANISHABEN JAYANTIBHAI PATEL,VALIBEN THAKOREBHAI PATEL,RATUBEN VALABHAI PATEL,SURESHBHAI THAKOREBHAI PATEL,HANSABEN THAKOREBHAI PATEL,PARESHBHAI THAKOREBHAI PATEL,MANJULABEN THAKOREBHAI PATEL,SUMITRABEN THAKOREBHAI PATEL	,MR MP PRAJAPATI
320	AO/107/2007	21/08/2008	HAMABEN ASHIK NARSINH,PRAKASH NIVRUTI MORE	(MR TS NANAVATI)	RAMJIBHAI DAHYABHAI BAALDANIYA,ARJANBHAI LIMBABHAI HADIYA,JAYANTIBHAI VALABHAI PATEL DECD.THRO'HIS HEIRS,KAMUBEN WD/O JAYANTIBHAI PATEL,HARSHADBHAI JAYAANTIBHAI PATEL,BAAKUBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,MANISHABEN JAYANTIBHAI PATEL,VALIBEN THAKOREBHAI PATEL,RATUBEN VALABHAI PATEL,SURESHBHAI THAKOREBHAI PATEL,HANSABEN THAKOREBHAI PATEL,PARESHBHAI THAKOREBHAI PATEL,MANJULABEN THAKOREBHAI PATEL,SUMITRABEN THAKOREBHAI PATEL	,MR MP PRAJAPATI
321	AO/109/2007	15/01/2008	DIPIKABEN BHOGILAL CHAVDA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RENUKABEN DILIPSINH BAJARIYA,CHANDRASINH VALJI BAJARIYA	NOTICE SERVED,MR ASHISH M DAGLI
322	AO/111/2007	21/03/2017	PASCHIM GUJARAT VIJ COMPANY LTD. THRO' EXECUTIVE ENGINEER,	MS LILU K BHAYA	ABDULBHAI ALIBHAI,	MR ASHISH M DAGLI
323	AO/112/2007	2/4/2009	BHARAT DYESTUFF CORP. THRO' IT'S SOLE PROPRIETOR,J.B.KHARVAR SONS,RAMESHCHANDRA JAYKISHANDAS KHARVAR,VINODCHANDRA AMRUTLAL KHARVAR,NARENDRAKUMAR AMRUTLAL KHARVAR,KIRITKUMAR AMRUTLAL KHARVAR	(MR JB PARDIWALA)	CHANDRAKANT JAYKISHANDAS KHARVAR SINCE DECD. THRO',BHANUBEN CHANDRAKANT KHARVAR,DEVENDRA CHANDRAKANT KHARVAR,ANURADHA DEVENDRA KHARVAR,SANJAY CHANDRAKANT KHARVAR,SADHNA SANJAY KHARVAR,RAJNIKANT CHANDRAKANT KHARVAR,JIGNA RAJNIKANT KHARVAR,ANILBHAI .D. SHAH,VINUBHAI.H.MALAVIYA,RAMILABEN	MR PRASHANT G DESAI,MRS KETTY A MEHTA
324	AO/117/2007	12/10/2012	DIWALIBEN @ LILABEN PREMABHAI PATEL,	MR ASPI M KAPADIA	SACHIN UDYOG VIKAS SAHKARI SANG LTD.,	MRS KETTY A MEHTA,DR BALRAM D JAIN
325	AO/118/2007	29/07/2008	RADHESHYAM KHIRUBHAI GOSWAMI,PARVATIBEN RADHESHYAM GOSWAMI THRO' POA	MS SONAL R SHAH	A.M.C.,	MR PRASHANT G DESAI
326	AO/120/2007	14/11/2016	ARVINDBHAI RAGHAVJIBHAI KORADIA,	MR VIMAL M PATEL	KIRITSINH @ KIRITSINH RAMSINH JADEJA,DHIRAJBHA KIRITSINH @ KIRITSINH JADEJA,ANANDBA KIRITSINH @KIRITSINH JADEJA,MANGALSINH KIRITSINH @ KIRITSINH JADEJA,KANAKSINH KIRITSINH @ KIRITSINH JADEJA,HITESHBHAI MANUBHAI,RAMBHAI PARBATBHAI	MR AMAR D MITHANI,MR ASHISH H SHAH
327	AO/123/2007	24/07/2008	NIRMALA NATHALAL KUMBHANI,ASHVINKUMAR MULCHAND KUMBHANI,DILIPKUMAR MULCHAND KUMBHANI,MUKESHKUMAR MULCHAND KUMBHANI,HARESHKUMAR MULCHAND KUMBHANI,KANTBEN KESHAVLAL PATEL,PRAVINCHAND KESHAVLAL PATEL,KIRITKUMAR KESHAVLAL PATEL	MS ARCHANA R ACHARYA	NAYNABEN.S.BHATT,LIMBA LADHA PATEL	MR SHIRISH JOSHI,MR AS VAKIL,MS M O NARSINGHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
328	AO/124/2007	24/07/2008	LIMBA LADHA PATEL,	MR AS VAKIL	NAYNABEN.S.BHATT,NIRMALA NATHALAL KUMBHANI,ASHVINKUMAR MULCHAND KUMBHANI,DILIPKUMAR MULCHAND KUMBHANI,MUKESHKUMAR MULCHAND KUMBHANI,HARESHKUMAR MULCHAND KUMBHANI,KANTABEN KESHAVLAL PATEL,PRAVINDCHAND KESHAVLAL PATEL,KIRITKUMAR KESHAVLAL PATEL	MR SHIRISH JOSHI,MS ARCHANA R ACHARYA,MS M O NARSINGHANI
329	AO/125/2007	20/01/2009	BHIKHIBEN W/O DAHAYABHAI JERAMBHAI,USHABEN D/O DAHAYABHAI JERAMBHAI,DIVYABALABEN D/O DAHAYABHAI JERAMBHAI,PREMILAEN W/O HASMUKHBHAI JERAMBHAI,NARENDRABHAI HASMUKHBHAI SINCE DECD. THRO HIS HEIR,DHARMISTABEN D/O HASMUKHBHAI.J,GEETABEN D/O HASMUKHBHAI JERAMBHAI	MR ASPI M KAPADIA	JASMATBHAI NANUBHAI VIDIYA,JADAVBHAI KARAMSHIBHAI,RAMESHBHAI KARAMSHIBHAI,NATHUBHAI VELABHAI PATEL SINCE DECD. THRO HIS HEIRS,DHAVALBEN WD/O. NATHUBHAI VELABHAI,LAVJIBHAI NATHUBHAI PATEL,VITTALBHAI NATHUBHAI PATEL,PRAGJIBHAI NATHUBHAI PATEL,BABUBHAI NATHUBHAI PATEL,GAURIBEN D/O NATHUBHAI VELABHAI PATEL,PUSHPABEN W/O GANESHBHAI JERAMBHAI,DHARMESHBHAI GANESHBHAI,RAJESHRIBEN D/O GANESHBHAI JERAMBHAI,NIMISHABEN D/O GANESHBHAI JERAMBHAI,K.S. PATEL,MUNICIPAL CORPORATION OF THE CITY OF SURAT	,DS AFF.NOT FILED (N),MR PRASHANT G DESAI,MR KK TRIVEDI
330	AO/126/2007	11/11/2008	CHHANABHAI LAXMANBHAI GAMIT,RANCHHODBHAI LAXMANBHAI GAMIT,GULABBEN LAXMANBHAI GAMIT,MANGIBEN LAXMANBHAI GAMIT	(MR DIPAK C RAVAL)	SUKHIBEN W/O MANGABHAI,HASMUKHBHAI MANGABHAI GAMIT,NAVINBHAI MANGABHAI GAMIT,VIJAYBHAI MANGABHAI GAMIT,BABYBEN D/O MANGABHAI LAXMANBHAI GAMIT,GAMANBHAI SHUKHARBHAI GAMIT THRO' POA	,MR KK TRIVEDI
331	AO/128/2007	10/11/2008	KODINAR NAGAR PALIKA,	MR YV SHAH	HEIRS OF MUSASHA REMANSHA,HAIDERSHA MUSASHA BANVA,ABASHA MUSASHA BANVA,FATUBEN MUSASHA BANVA,KHATUBEN MUSASHA BANVA,HEIRS & LEGAL REPRESENTATIVES OF REMANSHA MUSASHA,WIDOW MEMUDA REMANSHA,MINOR ASLAMSHA REMANSHA,MINOR SALIMSHA REMANSHA,MINOR AAYSHA REMANSHA,MINOR SAJIDA REMANSHA,GARIBSHA IBRAHIMSHA BANVA,ALARKHA IBRAHIMSHA BANVA,POLICE INSPECTOR,KARSHANBHAI KACHRABHAI PUNABHAI,HUSENSHA GHAVARKHA BLOACH,HASAM ISMAI KHATKI,YUSUF SULEMAN KHAMISHA,MAHMAD HANIF KASAM HALAI,DOLATRAM KODUMAN,KANTILAL MOHANBHAI DARJI,MAHMAD YUNIS MUSABHAI HALAI,JUMASHA ABDREMANSHA,GAFAR TARMAMAD MEMON,TAUFIQ MAHMAD MEMON,MANUBHAI SIDIBHAI KOLI,RAFIQ ABDULLA MEMON,YUSUF SULEMAN KHAMISHA,A. REMAN VALIBHAI KURESHI,RAMANBHAI RANCHHODBHAI CHATRODA,JIKAR ISMAIL MEMON,MAHMAD ASLAM ISMAIL,SATAR GANIBHAI MAKLAI,KUNDANDAS NARANDAS SINDHI,RAJAK ISMAIL MEMON	
332	AO/129/2007	10/11/2008	PASCHIM GUJARAT VIJ CO. LTD.,	MS MAYA S DESAI	YUSUFBHAI ISMAILBHAI SAKARWALA,	
333	AO/130/2007	10/11/2008	PASCHIM GUJARAT VIJ COMPANY LIMITED,	(MR GIRISH D BHATT)	GAJENDRASINH .P. JHALA,	
334	AO/131/2007	28/06/2010	DILIPBHAI SHANTILAL DAVE,	MR DN PANDYA	MINABEN JAMNADAS SONI,	

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335	AO/132/2007	6/7/2009	THE KALUPUR COMMERCIAL CO-OPERATIVE BANK LIMITED,	NANAVATI ASSOCIATES	SUSHIL KUMAR AGRAWAL,ASHOK KUMAR AGRAWAL,SURESH KUMAR AGRAWAL,DAYARAM AGRAWAL,MANOJ KUMAR AGRAWAL	DELETED,MR SANJAY A MEHTA,MR CHETAN K PANDYA
336	AO/133/2007	31/01/2008	ICHHAPORE INDUSTRIAL CO OP SERVICE SOCIETY LTD,NAVNITLAL MOTILAL GANDHI,SHANTILAL GIRDHARLAL MERCHANT	(MR DHIRENDRA MEHTA),MR. JS SADHWANI	RAJ LAND CORPORATION,CHARUTBHAI NAGJIBHAI RAMOLIYA,CHANDRAKANT POPATLAL SHAH,VALLABHBHAI MAVJIBHAI KAPURIYA,YOGESH JITENDRA SHAH	,MR SK PATEL,MR RS SANJANWALA
337	AO/134/2007	17/09/2019	PRAKASH JYOTI PANDIYAN PILLAI,	MR NK MAJMUDAR	LATE FIDA HUSSEIN GULAM HUSSEIN,SHEHNAZ FIDA HUSSEIN MONIN,RUHA FIDA HUSSEIN MOMIN,PYARALI GULAMHUSSEIN MOMIN,SULEMAN GULAMHUSSEIN MOMIN,LATE JAKIR HUSSEIN GULAM HUSSEIN MOMIN,ALIRAZA JAKIRHUSSEIN MOMIN,ANIS JAKIRHUSSEIN MOMIN,UPENDRABHAI JASHBHAI PATEL,RASHMIKANT [ARSHOTTAMBHAI PATEL,KEKINBHAI JAYKRUSHNA THAKKAR,JAYKRUSHNA PRABHUDAS THAKKAR-DECD.THRO HEIRS,KIRITBHAI JAYKRUSHNA THAKKAR	,RULE SERVED,UNSERVED EXPIRED (R),(MR NIKHIL S KARIEL),(MS MOXA G THAKKER)
338	AO/135/2007	10/11/2008	AMULAKHBHAI RAVJIBHAI PATEL,DIPAKBHAI ISHWARBHAI DESAI	MR BA SURTI	BHIKHUBHAI CHHAGANBHAI PATEL,RUKHIBEN,WD/O BABUBHAI BHIKHABHAI,GODAVARIBEN BHIKHABHAI,ZAVERBEN BHIKHABHAI,DIWALIBEN BHIKHABHAI,BHIKHIBEN NAGARBHAI,THAKOREBHAI NAGARBHAI,SUSHILABEN NAGARBHAI,MAGANBHAI NAGARBHAI,DHANABHAI GHELABHAI,KISHORBHAI DHANABHAI,ISHWARBHAI KHUSHALBHAI	
339	AO/136/2007	10/11/2008	DECOR HOME (1) PVT. LTD. INTERIOR AND FURNITURE,,	MR HR PRAJAPATI	GUJARAT URBAN DEVELOPMENT CO. LTD.THRO' THE CHAIRMAN/,BANK OF BARODA SERVED THRO' SENIOR BRANCH MANAGER	
340	AO/141/2007	10/11/2008	FULAJI VARVAJI VITHOL,	MR KL DAVE	SHREE ZALAWADI SAISUTHAR VIDYARTHI BHAVAN SAMITI,BHARATBHAI KESHAVLAL SOLANKI,MAHENDRABHAI KHIMJIBHAI CHAUHAN (SECRETORY),CHANDRAKANT CHHAGANLAL PARMAR,ARVINDBHAI SHAMALDAS VAGHELA,SHAILESHBHAI MANSUKHLAL GOHEL,ASHOKBHAI MOHANLAL SOLANKI,DHIRAJLAL KALYANBHAI MAKWANA,JANARDANBHAI KALYANBHAI MAKWANA,MANEKLAL VALLABHDAS PARMAR,BHUPENDRABHAI SHAMALDAS MAKWANA	
341	AO/142/2007	10/11/2008	M/S. DERMOCARE LABORATORIES (GUJ.) PVT. LTD.,	MR PATHIK M ACHARYA	M/S MODI HEALTHCARE,M/S. APPOLLO PHARMACEUTICAL,M/S. VIJAY DISTRIBUTORS,M/S. DEEP MEDICAL STORES	,MR JATIN Y TRIVEDI
342	AO/143/2007	11/11/2008	GUJARAT TEA DEPOT CO.,GUJARAT TEA PROCESSORS & PACKERS LTD.	MR AMAR N BHATT	HINDUSTAN LEVER LTD.,	MR AMAR N BHATT
343	AO/144/2007	30/06/2008	GUJARAT STATE FINANCIAL CORP.,	MR HS MUNSHAW	MULTI MEDIA ENTERTAINMENT LTD.,	
344	AO/145/2007	9/9/2008	MANUBHAI HARIBHAI PATEL,JAGSIDHBHAI HARIBHAI PATEL	MR PREMAL R JOSHI	PRECISION TECHNO FAB & ENGINEERING PVT.LTD.,DEVENDRASINH CHHATRASINH VAGHELA,LALJIBHAI RAMABHAI PATEL	SERVED BY AFFIX(N),RULE SERVED,MR VIMAL M PATEL
345	AO/146/2007	14/05/2010	DESH-CAM TECHNOLOGICAL RESOURCES PVT LTD.,,	MR ARPIT A KAPADIA	RAJENDRABHAI JETHANAND KESHWANI,MUKUNDBHAI PRAHLADBHAI BAKSHI	MR PRAVIN GONDALIYA
346	AO/148/2007	10/3/2008	MOIZBHAI ABDEALI KATHIRIYA,	MR NIRAV C THAKKAR	MAZAHIRBHAI HAJI JABIRBHAI NAGDI,SHAKINABEN MAZAHIRBHAI,MUSTUFA MINOR,UMMULLAKIRAM MAZAHIRBHAI,FATEMA MAZAHIRBHAI MINOR	,(MR RAMESH K SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
347	AO/151/2007	23/07/2008	HATIMBHAI SUJAUDDIN TINWALA,IQBALHUSAIN HASANALI PATRAWALA (VHORA),ASIFHUSAIN HASANALI	(MR MB GANDHI),MR CHINMAY M GANDHI	MOHAMMEDBHAI SUJAUDDIN TINWALA(RICKSHAWWALA),NAFISABEN ALIAS NASIMA W/O MOHAMMEDBHAI SUJAUDDIN,FAKHRUDDIN ALIAS FAHRU ALIAS TENI MOHAMEDBHAI TINWALA,AKBARBHAI MOHAMMEDBHAI TINWALA(RICKSHAWWALA),AASHIYANA ALIAS FATIMA W/O FAKHRUDDIN MOHAMMEDBHAI,FARZANA MOHMEDBHAI TINWALA	MR GAURANG K PATEL
348	AO/152/2007	7/8/2008	INDRACHAND GUMANMAL NATA,	MR DC DAVE	SAMIR SINGH CHATRASINH VAGHELA,JASUBEN VINODBHAI PANCHANI	DS AFF.NOT FILED (R),MR SUNIL S JOSHI
349	AO/161/2007	24/07/2008	HARSHADBHAI NARANBHAI NAIK,	MR.SUBHASH G BAROT	THE AHMEDABAD MUNICIPAL CORP. THRO',B.D.DIXIT	,MR SATYAM Y CHHAYA
350	AO/163/2007	26/09/2008	DEVABHAI JIWANBHAI BHARWAD,	MR SURESH S PATEL	VADILAL SHAMBHUBHAI PATEL,RANCHHODBHAI SHAMBHUBHAI PATEL,VIJAYKUMAR HATHISINH SHAH,MUKESH .R. VERMA,JAY MATADI CO.OP. SOC. LTD BHARATBHAI .P. SHAH	DS AFF.NOT FILED (N),(MR NS SHETH),MR SHALIN N MEHTA
351	AO/164/2007	9/7/2008	M/S REGENT JEWELLERS,	MR KUNAL P VAISHNAV	INDUSIND BANK LTD.,EXCLUSIVE JEWELLERY COMPANY	RULE SERVED,MR ANIP A GANDHI
352	AO/166/2007	7/8/2008	DENA BANK,	MR SS PANESAR,MR NR PARIKH	M/S SUPREME ORGANISERS PVT. LTD.,RAMCHARANLAL SUNDERLAL VIRMANI,KOHINOOR TEXTILE MARKET CO. OPERATIVE SOC. LTD,PUNJAB NATIONAL BANK,BANK OF INDIA	,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
353	AO/167/2007	7/8/2008	DENA BANK,	MR SS PANESAR,MR NR PARIKH	M/S SUPREME ORGANISERS PVT. LTD.,RAJESH KANTILAL MEHTA,KOHINOOR TEXTILE MARKET CO. OPERATIVE SOC. LTD	,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
354	AO/168/2007	7/8/2008	DENA BANK,	MR SS PANESAR,MR NR PARIKH	M/S SUPREME ORGANISERS PVT. LTD.,RAMESH NANDLAL TALUJA,KOHINOOR TEXTILE MARKET CO. OPERATIVE SOC. LTD,CENTRAL BANK OF INDIA	,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
355	AO/169/2007	7/8/2008	DENA BANK,	MR SS PANESAR,MR NR PARIKH	M/S SUPREME ORGANISERS PVT. LTD.,RAJKUMARI RAMCHACHARAN VIRMANI,KOHIMOOR TEXTILE MARLET CO. OPERATIVE SOC. LTD.,BANK OF INDIA	,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
356	AO/172/2007	28/08/2008	M/S SHRUTI TRADING COMPANY,	MR RAVINDRA SHAH	M/S JAIN BROTHERS,	(MR FB BRAHMBHATT)
357	AO/176/2007	7/8/2008	BANK OF INDIA,	MR NR PARIKH,MR DHARMESH V SHAH	M/S SUPREME ORGANIZERS PVT. LTD.,RAJKUMARI RAMCHACHARAN VIRMANI,KOHINOOR TEXTILE MARKET CO. OPERATIVE SOC. LTD.,PUNJAB NATIONAL BANK,DENA BANK	,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
358	AO/177/2007	7/8/2008	BANK OF INDIA,	MR NR PARIKH,MR DHARMESH V SHAH	M/S SUPREME ORGANIZERS PVT. LTD.,RAJKUMARI RAMCHACHARAN VIRMANI,KOHINOOR TEXTILE MARKET CO. OPERATIVE SOC. LTD.,DENA BANK	,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
359	AO/181/2007	10/6/2015	MANISHABEN D/O CHUNILAL HARJIBHAI,YOGESHKUMAR BABULAL,VINODBHAI SHANTILAL	NOTICE SERVED	DAXABEN JAYANTILAL SHAH,JITENDRAKUMAR CHINUBHAI SHAH,SARLABEN LALJIBHAI THAKORE BHADEJ, TAL. DASKROI,,JAPLA D/O LALJIBHAI MATHURBHAI THAKORE,TEJAL D/O LALJIBHAI MATHURBHAI THAKORE,SHILPABEN D/O LALJIBHAI THAKORE,CHETANJI LALJIBHAI THAKORE,KINARIWALA DILIPBHAI JIVANLAL	RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
360	AO/186/2007	31/07/2008	IKBAL AMIRMIYA QURESHI,	MR MTM HAKIM	IBRAHIM VAZIRBHAI PATHAN,NASIRKHAN MOHEMMEDKHAN PATHAN	NOTICE SERVED BY DS,MR NILESH A PANDYA
361	AO/187/2007	2/5/2017	HAFIZ DRESSES,	(MR RR SHAH)	ASHIQ AHMED ABDUL,	(MR FB BRAHMBHATT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
362	AO/188/2007	31/07/2008	AHMEDABAD MUNICIPAL CORP. THRO' THE OFFICER,MUNICIPAL COMMISSIONER THRO' THE OFFICER	MR MG NAGARKAR	SHAKJIBHAI.N.SINGHADA,NILESHKUMAR.R.BARANDA,NAVINBHAI.V.PATEL,JAHIRUDDIN.J.SHAIKH,RAJESH.G.PATEL,VALLABHBHAI.J.DHANANI,DIPAKBHAI.P.PATEL,RAJENDRABHAI.J.JADAV,ASHOKBHAI.M.VASAVA,HITENDRABHAI.R.SHAH,MAYANKBHAI.J.SHAH,YOGESH.A.BHATT,NARSINHBHAI.V.NASISH	MS SRUSHTI A THULA
363	AO/189/2007	16/01/2008	JAYENDRA VISHNUPRASAD KOTHARI,VISHNUPRASAD SHIVLAL KOTHARI,HARSHA JAYENDRAKUMAR KOTHARI,TEJAS JAYENDRAKUMAR KOTHARI,PRAKASH VISHNUKUMAR KOTHARI,ALKA PRAKASHKUMAR KOTHARI,PRASHANT VISHNUPRASAD KOTHARI,JIGISHA PRASHANKUMAR KOTHARI,VANDANA VISHNUPRASAD KOTHARI	(MR A J PATEL)	KANTILAL SHIVLAL KOTHARI,SUBHADRABEN SHIVLAL KOTHARI,HANSRAJ KANTILAL KOTHARI,SWATI HANSRAJBHAI KOTHARI,HARIKRISHNA KANTILAL KOTHARI,DIMPLE HARIKRISHNA KOTHARI,MAYANK KANTILAL KOTHARI,RAMILA MYANKBHAI KOTHARI,KAMLESH KANTILAL KOTHARI,KRUTI KAMLESHBHAI KOTHARI,ALKABEN KANTILAL KOTHARI	UNSERVED EXPIRED (N),(MR RM CHHAYA),MR SUDHIR SHAH
364	AO/190/2007	26/04/2010	CHANDRAKANT .K. JOSHI,	MR SM SHUKLA	HASMUKH TOBACCO STORES,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
365	AO/191/2007	26/04/2010	CHANDRAKANT .K. JOSHI,	MR SM SHUKLA	HASMUKH TOBACCO STORES,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
366	AO/195/2007	24/07/2008	MADHUBHAI NAGJIBHAI PATEL,	MR BHARAT JANI	MITHALAL POKHRAJ DAVE,HARIBHAI CHHAGANBHAI PATEL,RAMESHCHANDRA FULCHAND BAROT,PRAHLADBHAI AMBALAL PATEL,KANAIYALAL RAGHUNATHJI KALAL,RAMILABEN AMBALAL PATEL,KANTABEN BHAGWANDAS PATEL,VITTHALBHAI HARIBHAI SHYANI,SANKET CO-OP. HSG. SOCIETY LTD	NOTICE SERVED BY DS,(MR SAMIR J DAVE),MR AS PANDYA
367	AO/201/2007	17/07/2008	DUSHYANT MANISHKUMAR PANDYA,DIPAK PARMANAND NIMBARK,HITESH RASIKLAL VYAS	MR TUSHAR MEHTA	MITIBEN W/O VASIBHAI HARIBHAI DESAI,GAFURBHAI VASIBHAI DESAI,RAGHUBHAI VASIBHAI DESAI,JASHIBEN VASIBHAI DESAI,DASHRATHLAL MAGANLAL PATEL,JAYANTIBHAI MAGANLAL PATEL,RATILAL MAGANLAL PATEL,JASHUBHAI MAGANLAL PATEL,SHARDABEN D/O MAGANLAL JOITARAM,KOKILABEN D/O MAGANLAL JOITARAM,KANTABEN D/O MAGANLAL JOITARAM,RAJENDRABHAI RATILAL,MUKESHBHAI RATILAL,DINESHBHAI RATILAL,TEJASKUMAR JASHUBHAI,RENUKABEN RATILAL,SAVITABEN GOVINDBHAI,HASMUKHBHAI GOVINDBHAI	RULE NOT RECD BACK,RULE UNSERVED,MR MANAV A MEHTA,MR SP MAJMUDAR,MR Y J PATEL
368	AO/204/2007	11/11/2008	VITTHALBHAI MAKANBHAI PATEL,	(MR SK BUKHARI)	HAJI IQBALBEG HAJI RAHIMBEG,,MAHERUNNISHA HAJI IQBALBEG MIRZA	
369	AO/206/2007	8/8/2008	BHARTIBEN MANILAL UMARIGAR,MALTIBEN HASMUKHLAL UMARIGAR	MR AR MAJMUDAR,MR NK MAJMUDAR	VASANTBHAI JAIKISHANDAS METHAWALLA,	MR RR MARSHALL
370	AO/207/2007	28/08/2008	M/S. GHANSHYAM CONSTRUCTION CO.,	MR HK PARMAR	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION THRO',	
371	AO/210/2007	16/07/2008	ABDULGAFAR MAHAMMAD SHAIKH,FATMABABIBI ABDULGAFUR SHAIKH (EXPIRED),YASHIN ABDULGAFUR SHAIKH,EZAS ABDULGAFUR SHAIKH,REHANA FARID SHAIKH,FARID ABDULGAFUR SHAIKH	MR CJ VIN	LAXMIBEN,WD/O BHALABHAI RAVJIBHAI,KALIDASBHAI RAVJIBHAI,BHANABHAI KALIDAS,RATILAL KALIDASBHAI,SURESHBHAI BHALABHAI,BHARTIBEN BHALABHAI,SHANTABEN @ SHANTUBEN,WD/O RAMESHBHAI BHALABHAI,RAJUBHAI NATUBHAI,S/O NANDUBENBHALABHAI,BHAILALBHAI NARANBHAI PATEL	,MRS KETTY A MEHTA
372	AO/212/2007	21/08/2008	MOHANBHAI AMBUBHAI PATEL,MANISHKUMAR MOHANBHAI PATEL	MR SP MAJMUDAR	BABUBHAI KANJIBHAI PATEL,	(MR BS BRAHMBHATT)
373	AO/213/2007	17/11/2008	PASCHIM GUJARAT VIJ CO. LTD.,	MS MAYA S DESAI	M/S MARUTI AIR PRODUCT PVT. LTD.,	
374	AO/214/2007	11/11/2008	AMBAWADI APARTMENTS PVT.LTD,	THAKKAR AND PAHWA ADVOCATES	POKHARAJBHAI HIRALAL SHAH,	

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375	AO/215/2007	4/9/2008	SANDIPBHAI PRABHUDAS SOPARIA,	(MR NIRZAR S DESAI)	JASMIN PLASTIC INDUSTRIES THRO IT'S PARTNERS,JANAKKUMAR .A. THAKKAR,DILIPBHAI .A. THAKKAR,MAHAVIR BULLION THRO' IT'S PARTNERS,BHUPENDRA SHANTILAL SHAH,BHARGAV SHANTILAL SHAH	,NOTICE SERVED,SERVED BY AFFIX(N),MR JIGNESH L HAJARE
376	AO/216/2007	11/11/2008	PURSHOTTAMBHAI VELJIBHAI VANIA,	MR GM JOSHI	AHMEDABAD MUNICIPAL CORPORATION,	NANAVATI & NANAVATI
377	AO/217/2007	11/11/2008	SHRI MATHURDAS HARJIVANDAS MEHTA,	MR KETAN A DAVE	SHRI GIRISHBHAI AMRUTLAL SHETH,SHRI APURVA GIRISHBHAI SHETH	,MR HARSHIT S TOLIA
378	AO/218/2007	11/11/2008	SHAKUNTLABEN W/O MAFATLAL POPATLAL THRO' POA,RANUKRAJA SHANTILAL THRO' POA RAJENDRASINH SHIVSINH RATHOD	MR JITENDRA M PATEL	SARDAR NASIRUDDIN FARIRUDDIN THRO' HIS HEIR,MOYUDDIN NASIRUDDIN,MAHEMUDMIYA NASIRUDDIN,RASIDJUDDIN NASIRUDDIN,FARIDUDDIN NASIRUDDIN,MOHIYUDDIN @ YATHABABA NASIRUDDIN,SIRAJUDDIN NASIRUDDIN,MAJUYUDDIN @ JILANIBABA NASIRUDDIN,FARIDABEGAM NASIRUDDIN,SAJUDDIN @ NAZARBIBI NASIRUDDIN,SAHAJADIBEGAM @ JAHEDABEGAM NASIRUDDIN,NARENDRABHAI DEVRAJBHAI KANANI	,MR HR PRAJAPATI
379	AO/220/2007	7/8/2008	CENTRAL BANK OF INDIA,	MR SIDDHARTHA SAMAL	M/S SUPREME ORGANOZERS PVT LTD,RAMESH NANDLAL TALUJA,KOHINOOR TEXTILE MARKET CO- OPERATIVE HOUSING SOC. LTD,DENA BANK	,MR AMIT V THAKKAR
380	AO/221/2007	1/5/2008	SALIMBHAI RAHEMTULLABHAI MEVAWALA,	(MR DHIRENDRA MEHTA)	AMIN AMIRALIBHAI MITHANI,RAFIQBHAI RAHEMTULLABHAI MEVAWALA,FIROZBHAI RAHEMTULLABHAI MEVAWALA,YASMINBEN SALIMBHAI MASTER	RULE SERVED,MR KK TRIVEDI
381	AO/222/2007	27/04/2010	M/S FLAMINGO HOTEL PVT LTD.,OMPRAKASH BHAGCHAM DARYANI,GUL GOPALDAS DARYANI	(MR CL SONI)	SANTOSH RAMVATAR GOYAL,RAJENDRA TARACHAND JAIN,BOARD OF TRUSTEE THRO IT'S CHAIRMAN	MR MG NAGARKAR,MR JR SHAH
382	AO/229/2007	1/12/2016	SAIYED MPHMADISAHEB BADASAHEB BUKHARI,SAIYED HUSEINSAHEB BADASABEN,DILSADBEGAM MIRSAHEB BUKHARI,SAIYED SAHEZADAHMED MIRSAHEB,JALILAKHTAR MIRSAHEB BUKHARI	(MR MB GANDHI),MR CHINMAY M GANDHI	ALIMOHAMMED RAJE MANKANIJIA,HUSEN ALIMOHAMMED RAJE MANKANOJIA,ABDULLATIF HABIBI VADNAGARA,ABDULWAHID USMANBHAI MANKANOJIA,JAHANGIRKHAN MUNAVARKHAN PATHAN	,NOTICE SERVED BY DS,HL PATEL ADVOCATES,MR VISHAL B MEHTA
383	AO/230/2007	10/7/2008	M/S SUZLON-WIND FARM SERVICE LTD.,	MR KT DAVE,THAKKAR AND PAHWA ADVOCATES	WELL WORTH OVERSEAS LTD.,	MR AJ YAGNIK

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384	AO/231/2007	28/02/2011	NOORMAMAD TAMACHI SINCE DECD THRO' HIS HEIRS,KASAM NOORMAMAD SINCE DED.THROUGH HIS HEIRS,ANVAR NOORMAMAD,HASAN NOORMAMAD,HAVABHAI NOOR MAMAD,JUBEDA NOORMAMAD,HALIMA NOORMAMAD,FATMA NOORMAMAD,AMNABEN NOORMAMAD,MEHRUNISHA WD/O.KASAM NOORMAMAD.,YASMINBEN D/O. KASAM NOORMAMD,JAHIDABEN D/O. KASAM NOORMAMAD,JOHARBEN D/O. KASAM NOORMAMAD,ARIFBHAI S/O. KASAM NOORMAMAD,FARJANABEN D/O.KASAM NOORMAMAD,MAQBOOLBHAI S/O.KASAM NOORMAMAD.,HASAMBHAI S/O. KASAM NOORMAMAD,PARVINBANU S/O. KASAM NOORMAMAD.	THAKKAR AND PAHWA ADVOCATES	SIDI TAMACHI L.R.OF DECD. TAMACHI DADU THRO' HIS HEIRS,ALIMAMAD SIDI,IQBAL SIDI,HUSSAIN SIDI,HAVABEN SIDI,SARBAI SIDI,MOHAMMED ISMAIL L.R OF DECD. JENAMBEN SIDI,IBRAHIM ISMAIL L.R. OF DECD. JENMABEN SIDI,HANIF IBRAHIM L.R. OF IBRAHIM SIDI,OSMAN IBRAHIM L.R. OF IBRAHIM SIDI,SALIM IBRAHIM L.R. IBRAHIM SIDI,JUSAB IBRAHIM L.R. OF IBRAHIM SIDI,AMNABEN IBRAHIM L.R. OF IBRAHIM SIDI,JEBUN IBRAHIM L.R.OF IBRAHIM SIDI,ASLAM UMAR L.R OF UMAR SIDI,ABDUL UMAR L.R. OF UMAR SIDI,KASAM UMAR L.R. OF UMAR SIDI,ROSHANBEN UMAR L.R. OF UMAR SIDI,RABHIYABEN UMAR L.R. OF UMAR SIDI,RASHEEDABEN UMAR L.R. OF UMAR SIDI,RESHMABEN UMAR L.R. OF UMAR SIDI,ALLARAKHA ISMAIL L.R. OF ISMAIL SIDI,BASHIR ISMAIL L.R. OF ISMAIL SIDI,FEROJ ISMAIL L.R. OF ISMAIL SIDI,SIDDIK ISMAIL L.R. OF ISMAIL SIDI,MUMTAZ ISMAIL L.R. OF ISMAIL SIDI,MAMAD TAMACHI HEIRS OF DECD. TANACHI DADU THRO' HIS HEIRS,RAJIBEN WD/O MAMAD TAMACHI,MUSA MAMAD,ABBAS MAMAD,KHATIJA MAMAD,HASAM TAMACHI HEIR OF DECD. TAMACHI DADU THRO' HIS HEIRS,AISHABEN WD/O HASAM TAMACHI,RABHIYABEN HASAM,FARIDABEN HASAM,ALI TAMCHI HEIR OF DECD. TAMACHI DADU THRO' HIS HEIR,ABBAS ALI SINCE DECD.THRO HIS HEIRS AYASHABEN ABBASALI,SULEMAN ALI,SATAR ALI,MEMIBEN ALI,HAVABEN ALI,HASAM TAMACHI HEIR OF DECD. TAMACHI DADU THRO' HIS HEIR,JAMILABEN HASAM	,DS AFF.NOT FILED (N),DELETED,MR MEHUL S SHAH, (MR SURESHM SHAH),MR P P MAJMUDAR
385	AO/234/2007	8/8/2008	MADHUKARBHAI TRAMBAKAKLAL SHAHTHRO' POA JIGNESHBHAI.M. SHAH,ASHISH MADHUKARBHAI SHAH THRO'POA JIGNESH MADHUKAR SHAH,KIRANBEN ASHISHBHAI SHAH THRO'POA JIGNESH MADHUKAR SHAH	(MR A J PATEL)	STERLING BOPAL CITY CO-OP. HOUSING SOC. THRO',M/S STERLING CITY DEVELOPMENT COMPANY THRO' MANAGEMENT,MOHANBHAI RAIJIBHAI BHARWAD,HARSHADBHAI NATWARBHAI PATEL,VINODBHAI DAHYABHAI PATEL	SERVED BY AFFIX(N),MR BS PATEL,MR DHARMESH V SHAH,MR JIGAR M PATEL
386	AO/235/2007	24/01/2011	MAHEBOOBHAI YAKUBBHAI MIDIWALA,	(MR MB GANDHI),MR CHINMAY M GANDHI	NASIRBANU W/O SABBIRHUSEN ALLABAX PIPADWALA,SAMIRBHAI ALLABAX PIPADWALA,ZUBEDABEN ALLABAX PIPADWALA,AIYUBBHAI ALLABAX PIPADWALA	MR NEHAL R JOSHI,MR S M SOJATWALA
387	AO/238/2007	1/8/2008	BHUPATRAY SHIVRAM,JAYANT BHUPATRAY VYAS,YASHVANTRAY BHUPATRAY VYAS,DEVENDRA BHUPATRAY VYAS	MR TUSHAR MEHTA	JAYENDRA VASANTLAL PANDYA,DILIPSINH PRAVINSINH RANA,M/S SHRI RAM ENTERPRISE THRO' IT'S,VARSHABEN BHUPATRAY JOSHI,RAMESHCHANDRA MAGANLAL JOSHI,BIPINCHANDRA UMEDLAL JOSHI	,MR VIMAL M PATEL
388	AO/249/2007	24/07/2008	GUJ AMBUJA CEMENT THRO' THE JOINT SECRETARY,	MR HARIN P RAVAL	TEJABHAI RAMABHAI RATHOD,PITHABHAI RAMABHAI RATHOD,BINIBEN RAMBHAI RATHOD,MALIBEN RAMABHAI RATHOD,VALIBEN RAMBHAI RATHOD W/OCHINABHAI MAKWANI,MODIBEN RAMABHAI RATHOD,NANIBEN RAMBHAI RATHOD	MR DHAVAL D VYAS
389	AO/255/2007	25/11/2008	BALKRUSHNA NATWARLAL PARIKH,VITHTHALDAS CHANDULAL SHAH,RAJANKUMAR THAKORLAL DESAI	MR NK MAJMUDAR	ARVINDBHAI SOMABHAI PATEL,	MR SHITAL R PATEL

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390	AO/256/2007	18/09/2008	PRIYANSHU GIANPRAKASH MEHTA,SUSHIL HIMATLAL FARMER,SATYANAND DEVJIBHAI TAILOR,RAJNI ISSAC GOHIL,MANUEL MOHANBHAI MACMAN,ROBINSON ARVINDBHAI CHRISTIAN,VINOD ISHWARLAL CHRISTIAN,SANJAY CHHOTALAL CHRISTIAN	(MR MB GANDHI)	METHODIST CHURSH IN INDIA THRO' GENERAL SECRETARY,EXECUTIVE BOARD OF METHODIST CHURCH IN INDIA THRO',GUJARAT REGIONAL CONFERENCE THRO' PRESIDING OFFICER,PASTORATE CONFERENCE OF THE MANINAGAR METHODIST CHURCH,PASTORATE COMMITTEE OF THE MANINAGAR METHODIST CHURCH,CONCILIATION PEACE & DISCIPLINE	MR DAKSHESH MEHTA
391	AO/259/2007	1/4/2009	HARI OM ENTERPRISE THRO' IT'S PROP.,	MR SHALIN N MEHTA	COMOS CO-OPERATIVE BANK LTD.,DASHPUTRE MADHUBHAI LALJI,KISHORBHAI CHANDRASHEKAR DASHPUTRE	RULE SERVED,SERVED BY AFFIX.(R),MR SP MAJMUDAR
392	AO/260/2007	8/12/2009	KRISHNAKUNVARBA AJAYSINH RAJPARMAR ALIAS,	MR PRAVIN GONDALIYA	.,MAHASHWTADEVI RAJENDRASINH ZALA,LILA INDRASINH JETHVA,RUKSHMANIBEN KRISHNASINH ZALA,DHARMISHTA HARISHCHANDRASINH JADEJA,RAJNIKUNVARBA HARISHCHANDRASINH JADEJA,HIMANSHU HARISHCHANDRASINH JADEJA,AMARSINH HARISHCHANDRASINH JADEJA,SHRI SAI DEVELOPERS,KANTILAL AMBALAL PATEL,DHANANJAY .V. PATEL,RAJESH .B. SHAH	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR PANKAJ R DESAI
393	AO/262/2007	20/01/2010	KIRTIBHAI RAVAL,M/S SONAL FILMS THRO'PROPRIETOR	DR SONIA HURRA	RAGHURAM JAISUKHRAM CHANDRANI,	SINGHI & CO
394	AO/264/2007	22/12/2008	GOVINDBHAI LAGHRABHAI MAKWANA,	MR BS PATEL,MRS RANJAN B PATEL	PARESH RATILAL MODI,OWNER OF THE RAGHUVIR BORE-WELL,MANAGER CO-OPERATIVE BANJ\K OF RAJKOT	NOTICE SERVED,SERVED BY AFFIX(N)
395	AO/265/2007	23/12/2008	GOVINDBHAI LAGHRABHAI MAKWANA,	MR BS PATEL,MRS RANJAN B PATEL	SURESHBHAI BHANAJIBHAI KYADA,OWNER OF THE RAGHUVIR BORE- WELL,MANAGER BANK OF BARODA	SERVED BY AFFIX(N),MS AB CHATURVEDI
396	AO/266/2007	7/10/2009	ASHAPURA MINECHEM LTD.,	(MR S N THAKKAR)	ORMET PRIMARY ALUMINIUM CORP.,	MR NM BHATT
397	AO/267/2007	26/06/2008	KARSHANBHAI FATABHAI PATEL,	MR SK PATEL	RATANBEN VAKTUSANG MAKVANA,SHANABHAI RAMABHAI PATEL,MANIBEN RAMABHAI PATEL,LAXMIBEN SHANABHAI PATEL	MR JV JAPEE,(MR HASMUKH K SHAH)
398	AO/269/2007	29/12/2008	RAMABEN WD/O HANSKAMAL ATMA PRAKASH GROVER,CHIRAG (MINOR) S/O HANSKAMAL ATMA PRAKASH THRO',DIMPAL HANSKAMAL GROVER THRO' POA RAMABEN HANSKAMAL GROVER,PURNIMA HANSKAMAL GROVER THRO'RAMABEN HANSKAMAL GROVER	MR KK TRIVEDI	LAXMIBEN W/O JAYANTILAL BALUBHAI PATEL,SURESHBHAI JAYANTIBHAI PATEL,NAVINBHAI JAYANTIBHAI PATEL,SUDHABEN SHIVA GANDHI,PUSHPABEN DEJIBHAI D/O JAYANTIBHAI BALUBHAI PATEL,MINABEN HEMANTBHAI D/O JAYANTIBHAI BALUBHAI PATEL,JAYANTILAL BALUBHAI AHIR	NOTICE SERVED BY DS,MR RS SANJANWALA,MR AMIT V THAKKAR
399	AO/271/2007	16/07/2008	NANDA RAJESH STEEL & ASHAPURA TRADERS,	MR PREMAL S RACHH	HOSHI INFRASTRUCTURE,RAJESH J. PATEL,JITUBHA HEMATSINH JADEJA,AMARDIPSINH RAISINHJI GOHIL,HARDEVSINH PATHUBHA JETHVA,BACK BONE ENTERPRISE LTD.,STATE OF GUJARAT,PUBLIC WORKS DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,NOTICE UNSERVED,REFUSED SERVED (N)(10),MR SP MAJMUDAR
400	AO/272/2007	1/8/2008	DARSHA CHANDRAKANT JOSHI,DHARMESH CHANDRAKANT JOSHI	(MR RG CHHARA),MR VIRENDRA BAHETI	RUPSING DHULABHAI BARIYA SINCEDECD. THRO' HIS HEIRS.,BAIJIBEN RUPSINGH GOHIL,MAHESHBHAI RUPSING GOHIL,VILASBEN RAJUBHAI GOHIL,KAPILABEN ARVINDBHAI GOHIL,KAMLABEN RUPSING GOHIL,BHIKHABHAI RAMJIBHAI BHALIYA	,NOTICE SERVED BY DS,MRS RANJAN B PATEL
401	AO/273/2007	9/4/2014	KERSI FARAMJI DALAL,	NOTICE UNSERVED,MR KF DALAL	PRAMOD .V. SHASTRI,GEORGE TEKRAWALA,JAMSHED .K. DALAL,SURJITSING SON IN LAW OF DHANBEN,DHANUBEN WD/O NAUSIR MEDORA,RUKHSANA SURJITSING THRO' DHANBEN WD/O NAUSIR .M.,TINA SHEORANG THRO' DHANBEN WD/O NAUSIR .M.	RULE SERVED,RULE UNSERVED,MR. BHARGAV N. BHATT,MR DC DAVE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
402	AO/274/2007	21/08/2008	AMIT VASUDEVBHAI PATEL,	(MR AJ SHASTRI)	MUKESH HARISHCHANDRA GUPTA,SANMUKHBHAI CHHAGANBHAI PATEL,NATHUBHAI NAROTTAMBHAI PATEL SINCE DECD. THRO' HIS HEIR,MALIBEN NATHUBHAI SINCE DECD. THRO' HEIR,BHAGWATIBHAI NATHUBHAI SINCE DECD. THRO' HIS HEIR,LALLUBHAI NATHUBHAI,ISHWARBHAI NATHUBHAI,NANUBHAI NATHUBHAI,GANPATBHAI NATHUBHAI,VASUDEVBHAI NATHUBHAI,RAJNIKANT NATHUBHAI,ARVINDBHAI NATHUBHAI	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
403	AO/276/2007	24/01/2011	SABIRBHAI ALLABAX PIPAADWALA,	MR NEHAL R JOSHI	NASHRINBANU W/O SABIRBHAI ALLABAX PIPAADWALA,MEHBUBBHAI YAKUBBHAI MIDIWALA,JUBAIDABEN ALLABAX PIPAADWALA,AIYUBBHAI ALLABAX PIPAADWADA	,MR S M SOJATWALA
404	AO/278/2007	27/08/2008	KANKUBEN WD/O PARSHOTTAMDAS JORDAS,BHOGILAL PARSHOTTAMDAS PATEL,SHASHIKALABEN PARSHOTTAMDAS PATEL,SADBHAVANA PARSHOTTAMDAS PATEL	MRS KETTY A MEHTA	BADRIPRASAD PUNAMCHAND AGRAWALSINCE DECD. THRO' LEGAL HEIRS,RAMRATANBHAI BADRIPRASAD AGRAWAL,ROPPKISHORBHAI BADRIPRASAD AGRAWAL,NANADKISHORBHAI BADRIPRASAD AGRAWAL,SUSHILABEN D/O BADRIPRASAD PUNAMCHAND AGRAWAL,CHANDRABEN D/O BADRIPRASAD PUNAMCHAND AGRAWAL,RENUBALA D/O BADRIPRASAD PUNAMCHAND AGRAWAL,PATEL RATILAL PARSHOTTAMDAS THRO' HEIRS,BHAGWATIBEN RATILAL PARSHOTTAMKAMANIPURA,KUMARI SONALIBEN RATILAL PATELKAMANIPURA,KUMAR SAMIRKUMAR RATILAL PATELKAMANIPURA,PATEL RANJIBHAI PARSHOTTAMDAS,RAMANLAL PARSHOTTAMDAS PATEL,MALI CHHOGAJI AMRAJI,MALI PRAHLADJI CHHOGAJI,MALI KANTILAL CHHOGAJI,MALI JAGDISHJI PRABHUJI,MALI POPATJI PRABHUJI,MALI KHENGARJI BHUMBAJI,MODI KRISHNAKANT HIMATLAL,AMANULLA SAHEBKHAN SINDHI,SOMCHANDBHAI KHEMCHANDBHAI SINCE DECD. THRO' HEIRS,JASHIBEN SOMCHANDBHAI SUTHAR,RAVJIBHAI SOMCHANDBHAI SUTHAR,SUREKHABEN MAHESHKUMAR MAWADA,JAYABEN JAYESHKUMAR MAWADA,CHANDRIKABEN SOMCHANDBHAI SUTHAR,MEHULBHAI SOMCHANDBHAI SUTHAR,JABIBKHAN NYAMATKHAN GHASURA	,NOTICE NOT RECD BACK,MR PRAKASH K JANI,MRS KETTY A MEHTA,MR HM PARIKH,MS M O NARSINGHANI
405	AO/280/2007	22/08/2008	JAMNADAS RAMANLAL MODI,	(MR NA SHAIKH)	MANJULABEN JAYANTILAL TAPIYAWALA,JAYANTILAL AMRUTLAL TAPIYAWALA,SHAILESH JAYANTILAL TAPIYAWALA,RAJESH JAYANTILAL TAPIYAWALA,MAHESHCHANDRA RAMANLAL MODI,PRAKASHCHANDRA RAMANLAL MODI	MR PM LAKHANI,MRS R P LAKHANI,MR RI SHARMA
406	AO/282/2007	22/06/2009	CHANDANSINH PADAMSINH CHAMPAVAT,MAHADEVSINH CHANDANSINH CHAMPAVAT (NOW MAJOR),KISHORIBEN CHANDANSINH CHAMPAVAT (NOW MAJOR)	MR HARDIK C RAWAL,MR SAURIN A SHAH,MRS MH RAWAL	PATEL BHOGILAL MATHURBHAI,KUNNURAM BHABHUTRAM CHAUDHARI,SANJAY KRUSNAKANT LANDHAVALA,AMBALAL MANGABHAI PATEL	DS AFF.NOT FILED (N),MR KV SHELAT,MR VIMAL M PATEL
407	AO/283/2007	21/08/2008	VAIBHAV VIJAYBHAI SHAH,	(MR NV ANJARIA)	MAHEMMOOD HASAM SAMA,UMAR JUMA SAMA	MR MEHUL SHARAD SHAH,(MR SURESHM SHAH)
408	AO/285/2007	30/06/2008	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	JANAK KANAIYALAL SHETH,DINUBHAI MOHANKAK RATHAWA,GORDHANDAS MOHANLAL MEHTA	NOTICE SERVED BY DS,MR MTM HAKIM

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409	AO/286/2007	28/08/2008	SARITANAGAR CO-OPERATIVE HOUSING SOC. LTD. THROUGH CHAI,	MR DIPAK R DAVE	NATWARLAL AMBALAL PATEL SINCE DECD THROUGH HEIRS,KIRITBHAI NATWARLAL PATEL,JAYANT NATWARLAL PATEL,NARANBHAI RAMDAS PATEL SINCE DECD THROUGH HEIRS,PARMANAND NARANBHAI PATEL,PRABHODHCHANDRA NARANBHAI PATEL,GAURIBEN NARANBHAI PATEL,KIRTI CORPORATION THROUGH RAMANLAL AMBALAL PATEL	,NOTICE SERVED,(MR A J PATEL)
410	AO/287/2007	7/8/2008	RAMANBHAI PUNAMBHAI SHAH,	MR DHAVAL M BAROT,MR MAULIK G NANAVATI	HARI OM CONSTRUCTION COMPANY,BAKULBHAI MADHUHAI KODHIYA,RAGHAVJIBHAI NARSINHBHAI BHIKADIA,NAVINBHAI VALLABHBHAI DUDHAT,SHOBHNABEN WD/O CHANDRAKANT BHAI PATEL,SNEHABEN D/O CHANDRAKANT GULABBHAI PATEL,RAJ ENTERPRISE C/O SURESHBHAI KANTILAL MEHTA,SURESHBHAI KANTILAL MEHTA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SHITAL R PATEL
411	AO/288/2007	15/12/2008	LARK LABORATORIES LTD.,	NOTICE UNSERVED,(MR BR GUPTA)	NABROS PHARMA PVT. LTD,	MR YJ TRIVEDI,(MS JAYSHRI H PADHYA)
412	AO/289/2007	12/2/2008	CHANDRAVATI RAMAASHREE PANDEY,	MR PURVISH J MALKAN	RAMESHBHAI BECHARBHAI BAJANIYA,	MR PANKAJ K SONI,MR DIPESH K SONI
413	AO/290/2007	12/2/2008	JITENDRA BHIKHABHAI PATEL,	MR PURVISH J MALKAN	RAMESHBHAI BECHARBHAI BAJANIYA,	MR PANKAJ K SONI,MR DIPESH K SONI
414	AO/291/2007	22/10/2008	BABUBHAI GOVINDBHAI,MANSUKHBHAI KALYANBHAI,BABUBHAI VITHALBHAI,BHANUBHAI KALYANBHAI	MR BS PATEL	DAYAKORBEN WD/O MAGANLAL PARBHUBHAI,SAILESHBHAI MAGANLAL,KIRITKUMAR MAGANLAL,VINABEN MAGANLAL WD/O BHARATKUMAR BECHARBHAI,LAXMANBHAI RAMBHAI JALU	MR JIGAR P RAVAL,MR AMIT V THAKKAR
415	AO/292/2007	7/8/2008	HARJIBHAI KARAMBHAI DESAI THE MANAGING TRUSTEE,THE VITTHAL MANDIR TRUST THRO'THE MANAGING TRUSTEE	MR BM MANGUKIYA	SWAMI ABHINATMANAND SARASWATI GURU H.S.BRAHMLIN CHINMAYANAND,NAMRATA KISHORE BHAGWAT,RANCHHODBHAI VISABHAI DESAI,PARSHOTTAMBHAI BACHUBHAI PITRODA,KARSANBHAI SAGRAMBHAI BHARVAD,THE CHARITY COMMISSIONER OF GUJARAT	RULE SERVED BY DS,MR SS BELSARE,MS PJ DAVAWALA,MS RAJASI P DESAI,MR NM KAPADIA
416	AO/293/2007	28/08/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	ORIENTAL INSURANCE CO.,CHETNABEN WD/O OF DECD. UPENDRAKUMAR VISABHAI OZA,SHANTABEN VISABHAI PRAJAPTI,VISABHAI BHIKHABHAI PRAJPATI,AMRUTBHAI HIRABHAI PRAJAPATI,SUPREME CREATIVE PVT LTD.	RULE SERVED,MR AV PRAJAPATI,MS MEGHA JANI
417	AO/294/2007	25/11/2008	SHRIKANTBHAI DIVYAKANT CHRISTIAN,	MR KV SHELAT	RAMANIKLAL GOVINDLAL CHRISTIANSINCE DECD THROUGH HEIRS,MADHUKANTABEN WD/O RAMANIKLAL,DIPAK RAMANIKLAL CHRISTIAN,PRAKASH RAMANIKLAL CHRISTIAN,DIVYAKANT GOVINDLAL CHRISTIAN,UTTAMPRAKASH GOVINDLAL CHRISTIAN,PETER UTTAMPRAKASH CHRISTIAN	,NOTICE SERVED BY DS,(MR MB GANDHI),MR CHINMAY M GANDHI

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418	AO/295/2007	2/3/2009	MAHENDRA JAGJIVANDAS PATEL,VIPULKUMAR RAMESHCHANDRA SHAH,BRIJESHKUMAR NAVINCHNADRA SHAH,ASHOK CHHITABHAI GURJAR	MR BS PATEL,MRS RANJAN B PATEL	PUNJABHAI MAGALBHAI SINCE DECDTHRO' HIS HEIRS,FATEHSINH PUNJABHAI BARIA,SHANKARBHAI PUNJABHAI BARIA,REVABEN SHANABHAI SINCE DECD THRO' HER HEIR,RAMABHAI SHANABHAI BARIA,HARMANBHAI @ BHURABHAI SHANABHAI,HIRABEN D/O MANGALBHAI BARIA SINCE DECD. THRO' HER HERIS,BABARBHAI JINABHAI,BHUPATBHAI BABARBHAI,RAISING BABARBHAI,RAISINGBHAI MANGALBHAI PARMAR,RAVJIBHAI PARMAR THRO' HIS HEIRS,BALUBEN RAVJIBHAI PARMAR,RAMESHBHAI RAVJIBHAI PARMAR,RAJUBHAI RAVJIBHAI PARMAR,HASMUKHBHAI RAVJIBHAI PARMAR,SHARDABEN RAVJIBHAI PARMAR,KASHIBEN KACHRABEN KACHRABHAI D/O MANGALBHAI BARIA,JESANGBHAI KACHRABHAI,LILABEN KACHRABHAI,MANILAL KACHRABHAI,SHANTABEN BHAILALBHAI D/O MANGALBHAI BARIA,KANTILAL BHAILALBHAI,BUDHABHAI BHAILALBHAI,HARMANBHAI BHAILALBHAI,PUNAMBHAI BHAILALBHAI,GOVINDBHAI RAISINGBHAI PARMAR,RAJESH JAYANTILAL PATEL,LINABEN RAJESHBHAI PATEL,BACHU KALIDAS MISTRY,KANTI KALIDAS MISTRY,RAJESH BACHUBHAI MISTRY,RAMAN KALIDAS MISTRY,BHAILALBHAI .B. PATEL,KISHANCHAND BELAMRAM	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),(MR RN SHAH),MR HITESH N DAVE
419	AO/296/2007	8/12/2008	NISHANT UPENDRABHAI SHAH THROUGH POA NILAMBEN U SHAH,	MR TUSHAR MEHTA	PARESHBHAI HARSHADBHAI PATEL,PUSHPABEN HARSHADBHAI PATEL,SARLA RADHESHAYM KHEMKA	(MR A J PATEL)
420	AO/297/2007	7/7/2008	RAMANBHAI DWARKADAS PATEL SINCE DECD. THRO' HIS HEIRS,MITABEN WD/O RAMANBHAI DWARKADAS PATEL,KUNAL RAMANBHAI PATEL,JAYESH RAMANBHAI PATEL,SHEETAL RAMANBHAI PATEL,CHUNILAL DWARKADAS PATEL SINCESINCE DECD. THRO' HIS HEIRS,LALITABEN WD/O CHUNILAL DWARKADAS,VARSHABEN D/O CHUNILAL DWARKADAS,JIGNESH CHUNILAL PATEL,VITTHALDAS DWARKADAS PATEL SINCE DECD THRO' HIS HEIRS,SAVITABEN WD/O VITTHALDAS DWARKADAS,MANOJ VITTHALBHAI PATEL,PANKAJBHAI VITTHALBHAI PATEL	MR RAVI KARNAVAT	PANKAJBHAI SURESHCHANDRA JAISWAL,CHANDUBHAI LALLUBHAI PATEL,MAHENDRABHAI MOTIBHAI PATEL,MANUBHAI MOTIBHAI PATEL,VITTHALDHAI BHAILALBHAI PATEL,NATUBHAI SHANKARBHAI PATEL,BHAILALBHAI DWARKADAS PATEL SINCE DECD. THRO' HIS HEIRS,MANJULABEN WD/O BHAILALBHAI DWARKADAS,NAVALBHAI BHAILALBHAI PATEL SINCE DECD. THRO' HIS HEIRS,JAYSHREEBEN BHAILALBHAI PATEL,JYOTSNABEN WD/O NAVALBHAI PATEL,AMBALAL DWARKADAS PATEL SINCE DECD. THRO' HIS HEIRS,NARMADABEN WD/O AMBALAL DWARKADAS,RAJNIKANT AMBALAL PATEL,PIYUSH AMBALAL PATEL,GOVINDBHAI DWARKADAS SINCE DECD. THRO' HIS HEIRS,PUSHPABEN WD/O GOVINDBHAI DWARKADAS,SURESHBHAI GOVINDBHAI PATEL,RAJENDRABHAI GOVINDBHAI PATEL,BHUPENDRA GOVINDBHAI PATEL,MANILAL DWARKADAS PATEL SINCE DECD. THRO' HIS HEIRS,MINAXIBEN WD/O MANILAL DWARKADAS,ASHVINBHAI MANILAL PATEL,SANJAY MANILAL PATEL,ROHITBHAI MANILAL PATEL	,MR PF ADHVARYU,MR PARTHIV B SHAH
421	AO/300/2007	18/11/2008	MADANLAL @ MANHARLAL DHARAMCHAND SHAH,	MR RS SANJANWALA	BABUBHAI NANUBHAI BODHRA,	MR AJ YAGNIK
422	AO/301/2007	10/1/2008	PARESHBHAI NANUBHAI SHIROYA,PRAFULBHAI SHAMBHUBHAI PATEL,RAJENDRA HARIBHAI JOGANI	MR JR SHAH	BHAGWANDAS BABALDAS PATEL,MAHESH KALIDAS PATEL,VIKRAMBHAI RAMBHAI PATEL,RAMESHBHAI JETHIDAS PATEL,HARSHADBHAI RAMBHAI PATEL	MR PR NANAVATI,M/S TRIVEDI & GUPTA,MR RT SONGARA
423	AO/302/2007	5/9/2008	DILIPBHAI MAULSHANKAR MEHTA,	(MR AJ SHASTRI)	UTTAMCHAND JAVANMAL SHAH,SHAILESHKUMAR JAVANMAL SHAH,AJITKUMAR JAVANMAL SHAH,ARVINDBHAI SHANKERLAL	,MR AB MUNSHI

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424	AO/303/2007	30/06/2008	DR.DEEPAK D.PATEL,MOHANLAL AMRITLAL THAKKAR,JIGENBHAI KUMARBHAI SHAH,JAYESHBHAI KUMARBHAI SHAH,SHTRUGHNA GOVINDLAL NASRA,SHOBHABEN SHATRUGHNA NASRA	MR PT JASANI	STERLING CITY DEVELOPMENT CO.,MOHANBHAI RAIJIBHAI BHARWAD,HARSHADBHAI NATWARBHAI PATEL,VINODBHAI DAHYABHAI PATEL	,MR BS PATEL
425	AO/304/2007	30/07/2008	KAILASHBEN PIRJIBHAI,SAVITABEN W/O PIRJIBHAI	MR UTPAL M PANCHAL	MITHABHAI KHUSHALBHAI AHIR,	(MR AJ SHASTRI)
426	AO/305/2007	24/09/2008	BHANABHAI MITHABHAI PATEL,PRAKASHBHAI BHANABHAI PATEL	(MR JV MEHTA),MS KRISHNA B MEHTA	V.K.FARMING CO.OP.KHETI SAMUDAYIK SAHAKARI MANDLI LTD.,AMRUTBHAI PARSOTTAMBHAI PATEL,HARISHBHAI PARSOTTAMBHAI PATEL,TARABEN PARSOTTAMBHAI PATEL,NARESHBHAI AMRUTBHAI PATEL,PINTUBHAI AMRUTBHAI PATEL,HITESHBHAI AMRUTBHAI PATEL,VINITKUMAR HARISHCHANDRA PATEL,HASMUKHBHAI GORDHANBHAI,ISHWARBHAI NARANBHAI,ASHOKBHAI NADIMBHAI NAVSARIWALA,MANSUKHBHAI PARSOTTAMBHAI PATEL,KIRIT MOHANLAL BANGDIWALA,VALJIBHAI KHODABHAI GABANI	,MS ARCHANA R ACHARYA
427	AO/307/2007	22/08/2008	PRADIPKUMAR GULABCHAND SHAH,	MRS KETTY A MEHTA	PRABHUBHAI JIVANBHAI PATEL SINCE DECD. THROUGH HEIRS,KAMUBEN PRABHUBHAI J PATEL,GITABEN GUNVATBHAI PATEL,KANTIBHAI PRABHUBHAI PATEL,RASIKBHAI PRABHUBHAI PATEL,DEEPAKBHAI SOMABHAI PATEL,PRAKASHBHAI SOMABHAI PATEL	NOTICE SERVED BY DS,(MR DHIRENDRA MEHTA)
428	AO/308/2007	25/08/2010	FAZLEALI SHAUKATALI BHKHARI SINCE DECD. THROUGH HEIRS,SAGIRUNNISHA WD/O FAZLEALI SAUKATALI,SAIYED AMZADALI FAZLEALI BUKHARI,SAIYED JAVEDALI FAZLEALI BUKHARI,SAIYED ZULFIKARALI FAZLEALI BUKHARI,MEHAZUNNISHA D/O FAZLEALI SHAUKATALI BUKHARI,SAFIUNNISHA D/O FAZLEALI SHAUKATALI BUKHARI	(MR MB GANDHI),MR CHINMAY M GANDHI	VALIUNNISHA D/O SIKANDAR HUSENINAYATHUSEN,GULAMABBAS KARARHUSEN SINCE DECD. THROUGH HEIRS.,VALIUNNISHA ALIAS ALLARAKHIBIBI WD/O GULAMABBAS KARARHUSEN,SAUGRABIBI WD/O GULAMBBAS KARARHUSEN,FAZLEABBAS S/O GULAMABBAS KARARHUSEN,SIKANDARHUSEN S/O GULAMBBAS KARARHUSEN,KARARHUSEN S/O GULAMBBAS KARARHUSEN,SAIYED ABBAS S/O GULAMABBAS KARARHUSEN,SARAFATHUSEN S/O GULAMABBAS KARARHUSEN,SHERBANU D/O GULAMABBAS,NAZARALI KARARHUSEN,BANDEALI KARARHUSEN,GULAMMAHOMAD KARARHUSEN,KAZIZE ZOHARABIBI KARARHUSEN,RAMESHBHAI DAHYABHAI PATEL	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR DC DAVE,MR DHIRAJ M PATEL
429	AO/309/2007	7/8/2008	ASHOKBHAI RAJABHAI,	MR DIVYESH SEJPAL	SAGAR KANJI KALA,MOHAN JIVA	(MR HM PRACHCHHAK)
430	AO/311/2007	21/08/2008	JAYSUKHBHAI JIVRAJBHAI DHANANI,DEVSHIBHAI VASHRAMBHAI DESAI	MR TUSHAR MEHTA	VAJUBHAI SOMABHAI BARAIYA,MUKESHKUMAR BALWANTRAI PATEL,NAYANKUMAR BALWANTRAI PATEL,KADVABHAI JADAVBHAI PATEL	NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MR AB MUNSHI
431	AO/312/2007	19/02/2008	THAKORLAL TRIKAMLAL CONTRACTOR,SHANTILAL TRIKAMLAL CONTRACTOR	(MR RN SHAH)	URESHBHAI KALIDAS KADIYA HEIR OF DECD. SHUSHILABEN.T.,GIRISHBHAI KALIDAS KADIA,MONABEN SHUSHILABEN D/O KALIDAS AND W/O JASHWANTLAL.K.,NALINBHAI KALIDAS KADIA	MS ROOPAL R PATEL
432	AO/313/2007	5/3/2008	DRAUPADIBEN WD/O BADRIPRASAD SHITALPRASAD,	MR DAKSHESH MEHTA	HIRALAL AMRUTLAL SHAH SECRETARY,	
433	AO/315/2007	28/08/2008	ARJANBHAI POPATBHAI HAPALIYA,BABUBHAI KSHAVJIBHAI PARSHANA,URMILABEN @ USHABEN RATILAL PALAN	MR RUTURAJ NANAVATI	HARIBHAI KANJIBHAI THUMAR,	MR HARIN P RAVAL,MR MEHUL S SHAH,(MR SURESHM SHAH)

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434	AO/316/2007	14/07/2010	JYOTIBEN JITUBHAI DESAI,	MR MAYUR H MALKAN	AVNIBEN NUTANBHAI DESAI,JITUBHAI BALVANTBHAI DESAI,BHARATBHAI NAVNITBHAI PARIKH,KANTIBHAI PREMJIBHAI PATEL,CHHOTALAL PREMJIBHAI PATEL,RUSHIT BHARATBHAI PARIKH,UVARSHIBEN VIPINBHAI SHAH,SHIVPRABHA REAL ESTATE THROUGH BRIJESH K CHAUHAN,BHAVNABEN SHAILESHBHAI DESAI,PALLAVIBEN MAHADEVBHAI DESAI,VIPINCHADRA RASIKLAL SHAH,MAGROLA JAYPALSINH BHARATSINH	NOTICE SERVED BY DS,NOTICE UNSERVED,MR KM PARIKH,MR MUKESH N VAIDYA
435	AO/317/2007	11/7/2014	BHARAT PETROLEUM CORP. LTD,BHARAT PETROLEUM CORP. LTD.	MS MINOO A SHAH	PRAMODRAI.U. MALKAN,	MR JF MEHTA
436	AO/318/2007	4/9/2008	PASCHIM GUJARAT VIJ COMPANY LTD. THRO' DY ENGINEER,	MR PREMAL R JOSHI	FAKIRCHAND HANSRAJ SHARMA DECEASED THROUGH HIS HEIRS,DR. ANIL.F.SHARMA,KOMAL.F.SHARMA	,MR YN RAVANI
437	AO/323/2007	16/07/2008	GOVINDBHAI SURABHAI BHARWAD,DHIRUBHAI SURABHAI BHARWAD,JAYANTIBHAI SURABHAI BHARWAD,BALDEVBHAI SURABHAI BHARWAD,SAGRAMBHAI SURABHAI BHARWAD,RANGILABEN SURABHAI BHARWAD,JASHUBEN SURABHAI MAFATBHAI BHARWAD	(MR MUKTESH V PATEL)	STATE OF GUJARAT,COMMISSIONER,ADIJATI VIKAS,DIRECTOR DISTRICT BACK WARD CLASS,A.M.C.	GOVERNMENT PLEADER,NOTICE SERVED,(MR RM CHHAYA)
438	AO/324/2007	1/4/2009	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA,	MR SS PANESAR	NAVROZ HOMI TARAPORE SOLE PROPRIETOR OF M/S H T,RAJEEV MAHENDRA ZAVERI,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION THROUGH REGIONAL,DINESH ALIAS DILIP KESHAVBHAI PATEL,BABABHAI SHANKARBHAI PATEL,NATHIBEN BABABHAI PATEL	NOTICE SERVED BY DS,NOTICE UNSERVED,MR SANJAY A MEHTA,MR RK MISHRA,MR JAL S. UNWALLA
439	AO/325/2007	7/8/2008	PUNJAB NATIONAL BANK,	MR SS PANESAR	M/S SUPREME ORGANISERS PVT LTD. THRO' MANAGING DIRECTOR,RAMCHARANLAL SUNDERLAL VIRMANI,KOHINOOR TEXTILE MARKET CO.OP.HOUSING SOC. LTD.,BANK OF INDIA,DENA BANK	NOTICE SERVED BY DS,MR NR PARIKH,MR DHARMESH V SHAH,MR AMIT V THAKKAR
440	AO/326/2007	22/08/2008	SMITA MUKESH SHAH,	MR PAVAN S GODIAWALA	RECOVERY / SALE OFFICER AHMEDABAD PEOPLES CO OP BANK,SHOBHNA FAMILY TRUST THROUGH CHAIRMAN/ MANAGING TRUSTEE,VIRAL MUKESH SHAH	RULE SERVED BY DS,MR AK CLERK
441	AO/327/2007	11/7/2008	DARSHANABEN WD/O PRAKASHBHAI RATILAL PANCHAL (DHARVA PARMAR),RAVINA PRAKASHBHAI PANCHAL (DHARVA PARMAR),KARAN PRAKASHBHAI PANCHAL (DHARVA PARMAR)	MR AMIT N PATEL	SHANTIBHAI RATILAL PARMAR (DHARVA PARMAR),MANOHARBHAI ALIAS MANUBHAI RATILAL PANCHAL (DHARVA PARMAR),KANUBHAI RATILAL PANCHAL (DHARVA PARMAR),RASILABEN SHANTIBHAI PANCHAL (DHARVA PARMAR),RAMILABEN MANOHARBHAI ALIAS MANUBHAI PANCHAL,REKHABEN KANUBHAI PANCHAL (DHARVA PARMAR),YOGESHBHAI MANUBHAI ALIAS MANOHARBHAI PANCHAL,JIGAR MANUBHAI ALAIS MANOHARBHAI PANCHAL(DHARVA PANCHAL)	(MR MB GANDHI),MR NILESH M SHAH,MR CHINMAY M GANDHI
442	AO/328/2007	26/06/2012	DHULIBEN WD/O SANKAJI KHODAJI,JADIBEN D/O VIRAJI PUNJAJI,SOMAJI VIRAJI,SHANAJI KALAJI	(MR SR DIVETIA)	SUNILBHAI JAWAHARBHAI NAKRANI,PRAVINKUMAR AMARAJI THAKOR,RAMESH AMRAJI THAKOR,RAJESH AMRAJI THAKOR,DEEPAN AMRAJI THAKOR	MR ASHISH M DAGLI,MS TRUSHA K PATEL,MR NISHITH P THAKKAR
443	AO/330/2007	11/8/2017	SALONI ELECTRONICS & CONTROL (SELCO),AKSHAY ELECRTRO AGENCY	NANAVATY ADVOCATES	GUJARAT ELELCTRONICS & CONTROLS,GELCO ELECTRONICS PVT LTD	MR YJ TRIVEDI
444	AO/331/2007	19/06/2014	URMILABEN CHHIMKABHAI,JAMNABEN CHHIMKABHAI WD/O NATWARBHAI RAOJIBHAI	MRS KETTY A MEHTA	CHHIMKABHAI FAKIRBHAI,BHANKIBEN CHHIMKABHAI,NANUBHAI CHHIMKABHAI,CHIMANBHAI CHHIMKABHAI,LAKHUBHAI CHHIMKABHAI,MAGANBHAI KANJIBHAI,MOHANBHAI KANJIBHAI,ZAVERBHAI KANJIBHAI,CHIMANBHAI BHANABHAI,DHANSUKHBHAI BHANABHAI,SHANTIBEN GOVINDBHAI,LAXMIBEN MAGANBHAI,RAMIBEN GOVINDBHAI	MR RS SANJANWALA,(MS NISHA M THAKORE),MR MANAN A SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
445	AO/332/2007	14/08/2008	MANOHARLAL MOTUMAL KUKREJA,	(MR MB GANDHI),MR CHINMAY M GANDHI	POKHRAJ KESHRIMAL,	MR BHARAT JANI
446	AO/336/2007	4/3/2008	HAMIRBHAI BECHARBHAI SINDHAV,	MR JITENDRA MALKAN	GOPALBHAI DEVRAJBHAI PATEL,	
447	AO/337/2007	24/07/2008	GIRDHARLAL NEMCHAND SHAH,SHAISHUKUMAR GIRDHARLAL SHAH	(MR DEEPAK M SHAH),MR RAJAN D SHAH	CRYSTAL FLOUR MILLS P LTD,RAMESHCHANDRA NEMCHAND SHAH MANAGING DIRECTOR,BHUPENDRA RASIKLAL SHAH,DEEPAK JAYANTILAL SHAH DIRECTOR OF RESPONDENT NO.1	NOTICE SERVED BY DS,MR DIPAK R DAVE
448	AO/339/2007	7/8/2008	NILOFAR NIHALUDDIN SHAIKH,	MR MA BUKHARI	MOHOMADFARUK HABIBAHMED ANSARI,	NOTICE SERVED
449	AO/340/2007	8/8/2008	NAVINCHANDRA NANALAL KIKLAWALA,	MR VIMAL M PATEL	KAMLESH BABULAL KARNAVAT,MAHENDRA NANALAL KIKLAWALA	MR JR SHAH,MR SAURABH G AMIN
450	AO/343/2007	28/08/2008	ICICI BANK LTD. THRO' LALIT VYAS,	MR CR ABICHANDANI	HARSHAD PANCHAL,	MR BM MANGUKIYA
451	AO/345/2007	22/08/2008	DEVENDRAKUMAR NATWARLAL BHAVSAR,	MR DAKSHESH MEHTA	MOHANLAL VALLABHBHAI MISTRY,KUSUMBEN ISHWARLAL MISTRY THROUGH POA NAINABEN .V. MISTRY,THAKORBHAI VALLABHBHAI MISTRY,BHARATKUMAR @ DHANSUKHKUMAR VALLABHBHAI MISTRY	MR ARPIT A KAPADIA
452	AO/346/2007	19/11/2009	KANUBHAI MOHANLAL PATEL,PRAVINKUMAR MOHANLAL PATEL	HL PATEL ADVOCATES	DINESHKUMAR MOHANLAL PATEL,	MS MEENA VYAS
453	AO/349/2007	26/06/2012	PRAVINKUMAR AMRAJI THAKOR,RAMESHKUMAR AMRAJI THAKOR,RAJESHKUMAR AMRAJI THAKOR,DIPAKKUMAR AMRAJI THAKOR	MS TRUSHA K PATEL	SUNILBHAI JAWAHARBHAI NAKRANI,DHULIBEN WD/O SHANKAJI KHODAJI,JADIBEN D/O VIRAJI PUNJAJI,SOMAJI VIRAJI,SHANAJI KALAJI	MR ASHISH M DAGLI,MR VIKRAM J THAKOR,MR NISHITH P THAKKAR
454	AO/352/2007	31/01/2008	AMIT YAMUNADUTT,JINDAL WORLD WIDE LTD.	MR SHITAL R PATEL	RAVINDRASINGH TARSENSINGH,CHIRAG CHINUBHAI PATEL,ARUNABEN CHINUBHAI PATEL	NOTICE SERVED BY DS,MR NK MAJMUDAR
455	AO/354/2007	22/08/2008	GUJARAT STATE FINANCIAL CORP.,GENERAL MANAGER (RECOVERY)	MR RD DAVE	FAKIR MOHMED PIRBHAI GANCHI,SHEIKH ALI HUSEIN ABED ALI,MOHANLAL JAWAHARLAL SONI	MR PANKAJ K SONI,MR DIPESH K SONI,MS RAKSHA S DIKSHIT
456	AO/355/2007	8/9/2008	NARGESH BAMANJI PATEL,BAHADUR BAMANJI PATEL,ABAN BAMANJI PATEL,KERASHI BAMANJI PATEL,ARMAYATI BAMANJI PATEL,FIROZ BAMANJI PATEL,DOLLY BAMANJI PATEL,ASPI BAMANJI PATEL	(MR PRANAV M RAVAL)	DENIS PANKAJBHAI SHAH,SANKAR MANIBHAI PATEL	,NANAVATI ASSOCIATES
457	AO/356/2007	23/12/2008	SHANTIBEN PREMABHAI PATEL,BHANABHAI PREMABHAI PATEL,PRAVINBHAI PREMABHAI PATEL	MR AJ YAGNIK	VIPULKUMAR ISHWARSINH SOLANKI,CHANCHALBEN VITTHALBHAI PATEL	MR DHAVAL D VYAS
458	AO/358/2007	25/01/2008	PRAGNESH BHOGILAL SHAH,	MR AR GUPTA	ISHVARYA APARTMENTS PVT. LTD. THRO. DIRECTOR HIREN P. BRAHMB,ISHAN CORPORATION THRO. PROP. HIREN P. BRAHMBHATT,VASUPUJYA DEVELOPERS PVT. LTD.	,MR SP MAJMUDAR
459	AO/359/2007	17/07/2008	MAGANBHAI NARANBHAI PATEL,ARVINDBHAI PREMABHAI PATEL,DALUBHAI NARANBHAI PATEL	MR DHIRAJ M PATEL	SAVKASHA DINSHAJI GHALU,	MR NV GANDHI
460	AO/367/2007	12/11/2008	SNEHKANT MAGANLAL SHAH,	MR RAJESH K SAVJANI	PREMCHAND BHARMAL CHHEDA,SASHIKANT AMRUTLAL CHHEDA,LEELABEN AMRUTLAL CHHEDA,COLLECTOR JAMNAGAR,JAMNAGAR MUNICIPAL CORPORATIONTHROUGH,BHARAT MAGANLAL SHAH	GOVERNMENT PLEADER,NOTICE UNSERVED,MR TUSHAR MEHTA, (MR JR NANAVATI),MR SHALIN N MEHTA
461	AO/368/2007	9/1/2008	SIHOR NAGRIK SAHAKARI BANK LTDTHROUGH BRANCH MANAGER,SIHOR NAGARIK SAHKARI BANK LTDTHROUGH BANK MANAGER	MR PJ KANABAR	SHIV TYRES THROUGH USHAKANT SHIV JAISWAL,	MR HARSHIT S TOLIA
462	AO/369/2007	9/1/2008	SIHOR NAGRIK SAHAKARI BANK LTDTHROUGH BRANCH MANAGER,SIHOR NAGARIK SAHKARI BANK LTDTHROUGH BANK MANAGER	MR PJ KANABAR	PURVI ENTERPRISE THROUGH VINABEN U JAISWAL,	
463	AO/370/2007	31/01/2008	UMMARMIYA CHANDMIYA,USMANGANI CHANDMIYA	MR AMIT N PATEL	JORABIBI CHANDMIYA W/O MALEK MIRSABMIYA BULUMIYA,	MR NEHAL R JOSHI

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464	AO/371/2007	18/04/2011	ASHESHBHAI SHANTIBHAI PATEL,ATULBHAI SHANTILAL PATEL,DINESHBHAI SHANTILAL PATEL	(MR A J PATEL)	SUKAL JANAKKUMAR MULSHANKAR,SUKAL BHARATKUMAR MULSHANKAR,PRADYUMAN GHANSHYAM MABAI,GIRISHBHAI GHANSHYAMBHAI MABAI	RULE SERVED BY DS,MR SUNIL S JOSHI
465	AO/372/2007	23/01/2014	BATA INDIA LTD,ASHISH BHATTACHARYA RETAIL MANAGER (FAMILY),SOVAN CHAKRAVARTHY DISTRICT MANAGER,RAVI P SINGH DISTRICT MANAGER	MR SA DESAI	RAHIMBHAI MOHMMADBHAI DESAI,	MR BK DAMANI
466	AO/373/2007	28/08/2008	PRADEEPKUMAR BHIKHABHAI SOLANKI,MOHANBHAI BHAGWANDAS SOLANKI	NANAVATY ADVOCATES	DIPAKBHAI PREMJIBHAI PATEL,BABIBEN BULAKHIDAS PATEL,PREMJIBHAI HARIBHAI PATEL,CHIMANBHAI V CHAUHAN,SHASHANK MANHARKUMAR DESHBHAKTA @ SHAILESH MANUBHAI PARMAR,HIRABEN WD/O BABABHAI DHULABHAI PATEL,NATWARBHAI BABABHAI PATEL,KANAIYALAL BABABHAI PATEL,KANAIYALAL BABABHAI PATEL,MAHENDRABHAI KANAIYALAL PATEL,UTTAMKUMAR KANAIYALAL PATEL,SHARDABEN KANAIYALAL PATEL,MANJULABEN BABABHAI PATEL,KOKILABEN BABABHAI PATEL,ALKABEN BABABHAI PATEL,DHARMISHTABEN BABABHAI PATEL	NOTICE SERVED BY DS,(MR SURESHM SHAH),MR BHUSHAN B OZA,MR NEHAL R JOSHI
467	AO/374/2007	5/9/2008	VINODBHAI V PAREKH,	(MR KANTILAL S PATE),MR GAURANG K PATEL	KESHAVLAL NARANJI,	(MR VIVEK N MAPARA)
468	AO/375/2007	12/3/2008	RASHEDAKHATUN D/O TASDUKHHUSAIN,	MR PR NANAVATI	KALPATARU LAND (SURAT) PVT LTD,AHMEDSAHEB SAFAKATALI SALERI,MANJURALI MOHAMMADALI SYED LEGAL HEIR,INTEKAMALI ABBASALI,MOHEMMADALI SYED LEGAL HEIR OF DECD. ADEBALI A MANJURALI,HAZRATH WD/O IMAMALI ABBASALI,NURULHASAN LATIFUDDIN KAZI SINCE DECD. THROUGH HEIRS,KAUSHARJAHAN NURULHASAN SYED,JIYAULHASAN NURULHASAN SYED,SAHISTABEGAM D/O NURULHASAN LATIFHUDIN,FAZLINABANU D/O NURULHASAN LATIFUDDIN THROUGH	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR AB MUNSHI
469	AO/377/2007	6/2/2008	JAYANTIBHAI SAMALBHAI PATEL,MAHENDRABHAI JAYANTILAL SHAH,SURESHBHAI JAYANTILAL SHAH,ROHITBHAI JIVRAMBHAI PATEL	THAKKAR AND PAHWA ADVOCATES	BHUPENDRABHAI SHANTILAL SHAH,MANGALBHAI VAJABHAI SOLANKI (PARMAR),BHIKHABHAI MANGALBHAI SOLANKI (PARMAR),BACHIBEN D/O MANGALBHAI VAJABHAI SOLANKI (PARMAR),SHANTABEN DESAIBHAI SOLANKI (PARMAR),GORDHANBHAI DESAIBHAI SOLANKI (PARMAR),BHAGWANBHAI DESAIBHAI SOLANKI (PARMAR),LILABEN DESAIBHAI SOLANKI (PARMAR),AMBALAL S/O MANGALBHAI VAJABHAI SOLANKI (PARMAR),JAGDISHBHAI AMBALAL SOLANKI,KOKILABEN AMBALAL SOLANKI,JAYANTIBHAI AMBALAL SOLANKI,ANITABEN W/O JAYANTIBHAI SOLANKI,ROSHNI JAYANTIBHAI SOLANKI	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR MANOJ S JOSHI,MR AMRISH K PANDYA
470	AO/379/2007	16/01/2008	POONAM ENGINEERING WORKS,	(MR RR SHAH)	DELUX BEARINGS LTD,	MR YJ JASANI

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471	AO/381/2007	18/11/2008	DARSAN SURYAPRASAD PATEL,DIAPLIBEN D/O SURYAPRASAD AMBALAL PATEL,JENSI KAMLESHBHAI PATEL,UTSAV KAMLESHBHAI PATEL	MS MEGHA JANI	ASHOKBHAI GOVINDBHAI PATEL,BHARATBHAI GOVINDBHAI PATEL,JITENDRABHAI GOVINDBHAI PATEL,HARSHADBHAI GOVINDBHAI PATEL,JYOTSNABEN RAJBHAI,SHARMISTHABEN DHIRAJLAL PATEL,ANILABEN KIRITBHAI PATEL,CHANDRIKABEN WD/O SURYAPRASAD AMBALAL PATEL,KAMLESHBHAI AMBALAL PATEL,RAJESHBHAI NARSINHBHAI,JERAMBHAI CHHAGANBHAI PATEL,SAVITABEN GOVINDBHAI,BABUBHAI GOVINDBHAI	NOTICE SERVED BY DS,MR. BHARGAV N. BHATT,MR RM CHAKWAWALA
472	AO/384/2007	24/09/2008	MANSUKHBHAI PARSHOTTAMBHAI PATEL,	MR AMIT V THAKKAR	V.K.FARMING CO.OP. KHETI SAMUDAYIK SAHAKARI MANDALI LTD,AMRUTBHAI PARSHOTTAMBHAI PATELSELF & KARTA OF HIS HUF,HARISHBHAI PARSHOTTAMBHAI PATEL SELF & KARTA OF HIS HUF,TARABEN PARSHOTTAMBHAI PATEL,NARESHBHAI AMRUTBHAI PATEL,PINTUBHAI AMRUTBHAI PATEL,HITESHBHAI AMRUTBHAI PATEL,VINITKUMAR HARISHCHANDRA PATEL,BHANABHAI MITHABHAI,PRAKASHBHAI BHANABHAI,HASMUKHBHAI GORDHANBHAI,ISHWARBHAI NARANBHAI,ASHOKBHAI NAGINBHAI NAVSARIWALA,KIRIT MOHANLAL BANGADIWALA,VALJIBHAI KHODABHAI GABANI	NOTICE SERVED,MR MI MERCHANT,(MR CL SONI),MS ARCHANA R ACHARYA,MR MAHENDRA U VORA,MR PRAKASH G PANDYA
473	AO/386/2007	24/09/2008	AMRUTBHAI PARSHOTTAMBHAI PATEL,NARESHBHAI AMRUTBHAI PATEL,PINTUBHAI AMRUTBHAI PATEL,HASMUKHBHAI GORDHANBHAI PATEL,,ISHWARBHAI NARANBHAI PATEL,ASHOKBHAI NAGINBHAI NAVSARIWALA	MR MI MERCHANT	V.K.FARMING CO.OP.KHETI SAMUDAYIK SAHAKARI MANDALI LTD,TARABEN PARSHOTTAMBHAI PATEL,HITESHBHAI AMRUTBHAI PATEL,BHANABHAI MITHABHAI,PRAKASHBHAI BHANABHAI,MANSUKHBHAI PARSHOTTAMBHAI PATEL,KIRITBHAI BANGAWADIWALA,VALJIBHAI KHODABHAI GABANI,HARISHBHAI PARSHOTTAMBHAI PATEL,VINITKUMAR HARISHCHANDRA PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,(MR CL SONI),MR MAHENDRA U VORA,MR PRAKASH G PANDYA,MR AMIT V THAKKAR
474	AO/387/2007	29/08/2008	JAYHIND PROJECTS LTD,	MR RAHUL K PANDYA	KAMALBHAI VINUBHAI PANCHAL,KAMALBHAI VINUBHAI PANCHAL HUF THROUGH KARTA KAMALBHAI,PARAM REALTY PRIVATE LIMITED	DS AFF.NOT FILED (N),MR BHARAT R PANDYA
475	AO/388/2007	14/12/2016	V & U CONSTRUCTION THRO' IT'S PROPRIETOR,	MS PJ DAVAWALA	BHARATBHAI KHIMCHAND PADIYA-DECD.THRO HEIRS,DEVYANIBEN B.PADIA-WD/O BHARATBHAI PADIA,KUNAL B.PADIA,KSHMA A.KHASTRIYA	NOTICE NOT RECD BACK,MS HETVI H SANCHETI,MR HARDIK D MUCHHALA
476	AO/389/2007	25/04/2011	PRAKASHBHAI SINCE DECD.THROUGHHEIRS,CHHAGANBHAI BACHUBHAI SARVAIYA,INDUBEN CHHAGANBHAI SARVAIYA	NOTICE NOT RECD BACK,(MR ASHISH D OZA)	ASHABEN MANJIBHAI,	MR HARSHAD K PATEL
477	AO/390/2007	1/12/2008	KANCHANBEN NATHUBHAI PATEL L.R. OF BHAGWATIBHAI NATHUBHAI,NATHUBHAI NAROTTAMBHAI PATEL SINCE DECD THROUGH HEIR,MALIBEN NATHUBHAI SINCE DECD THROUGH HEIR	MR MEHUL M MEHTA	MUKESH HARISHCHANDRA GUPTA,SANMUKHBHAI CHHGANBHAI PATEL,LALLUBHAI NATHUBHAI PATEL,ISHWARBHAI NATHUBHAI,NANUBHAI NATHUBHAI,GANPATBHAI NATHUBHAI,VASUDEVBHAI NATHUBHAI,RAJNIKANT NATHUBHAI,ARVINDBHAI NATHUBHAI,AMIT VASUDEVBHAI PATEL	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N)
478	AO/391/2007	29/08/2008	BHIKHABHAI VITTHALBHAI PATEL,	MR JR SHAH	COMPETENT OFFICER & DEPUTY COLLECTOR SHRI URBAN LAND,TALATI CUM MANTRI SHRI SHAH VADI GRAM PANCHAYAT,STATE OF GUJARAT SACHIV SHRI	GOVERNMENT PLEADER,NOTICE SERVED
479	AO/392/2007	30/01/2008	DECA GOLD ELECTRONICS LTS,GIRISH M PETHAPARA	THAKKAR AND PAHWA ADVOCATES	AJANTA INDIA LTD,	MR MANAV A MEHTA

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480	AO/393/2007	10/1/2011	BANK OF MAHARASHTRA,	MR SS PANESAR	SURESH CHHAJURAM SINGHAL,M/S PURE REALITY PRIVATE LTD,ANIL CHELLAPAN PANIKAR DIRECTOR OF M/S PURE REALITY,AJAY KUMAR OMKARMAL SHARMA DIRECTRO OF M/S PURE REALITY,M/S MICRO POLYESTER PRIVATE LIMITED,M/S GOOD LUCK SYNTHETICS PVT LTD.,M/S PRIME POLYWEAVE LIMITED,SUB REGISTRAR OF ASSURANCE,MAMLATDAR,TALATI CUM MANTRI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,RULE SERVED,MR MIHIR A LAKHIA,MR MANAV A MEHTA
481	AO/394/2007	15/04/2010	BANK OF MAHARASHTRA,	MR SS PANESAR	SURESH CHHAJURAM SINGHAL,SURAT PROJECTS PRIVATE LIMITED,ANIL CHELLPAN PANIKAR DIRECTOR OF M/S SURAT PROJECTS,AJAY KUMAR OMKARMAL SHARMA DIRECTOR OF SURAT PROJECTS,M/S MICRO POLYESTER PRIVATE LIMITED,M/S GOOD LUCK SYNTHETICS PVT LTD.,M/S PRIME POLYWEAVE LIMITED,SUB REGISTRAR OF ASSURANCE,MAMLATDAR,TALATI CUM MANTRI	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,RULE SERVED,MR MIHIR A LAKHIA,MR MANAV A MEHTA
482	AO/395/2007	8/1/2008	NEW MEHSANA AUTO PARTS THROUGH,	MR AMIT C NANAVATI	GAYATRI CONSTRUCTION CO.,CHAUDHARY GODADBHAI MASOTBHAI,CHAUDHARY BECHARBHAI MASOTBHAI,BHAVSAR JAGDISHKUMAR SOMCHAND DAS	MR MAHESH BHAVSAR,MR TEJAS P SATTA
483	AO/396/2007	29/08/2008	RAMESHBHAI KESHAVBHAI PATEL,JANATIBHAI NARANDAS PATEL	MR MITUL K SHELAT	PATEL RAMESHBHAI VITTHALDAS,PATEL JASVANTBHAI BECHARBHAI,PANKAJKUMAR AMBALAL PATEL,DINESHKUMAR AMBALAL PATEL,JASVANBHAI CHATURDAS PATEL,PATEL MAHESHKUMAR PARSOTTAMDAS,THAKOR RAMAJI JENAJI,THAKOR PRATAPJI MAGANJI,THAKOR MANIBEN	MR ANAND R PATEL,MR ASHOK N PARMAR,MR MAHENDRA R SHAH
484	AO/397/2007	21/02/2008	PARAS PHARMACEUTICALS LTD,	MR YJ TRIVEDI	RANBAXY LABORATORIES LTD,VECTRA PHARMACEUTICALS PVT LTD,RANBAXY GLOBAL HEALTH CARE	,MR PRANAV G DESAI
485	AO/398/2007	11/12/2009	JYOTIBEN MANILAL VANKAR,	THAKKAR AND PAHWA ADVOCATES	CHAMUNDA STEEL INDUSTRIES THROUGH AMRUTLAL BHAGWANDAS,	(MR RM CHHAYA)
486	AO/399/2007	15/01/2008	JAYSUKHLAL DHIRAJLAL SHAH,	MS JIRGA D JHAVERI	STATE OF GUJARAT THROUGH,ELECTRICITY INSPECTOR,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED BY DS,MS LILU K BHAYA
487	AO/400/2007	18/09/2008	TARA EXPLOSIVE THRO' THE PARTNER,	MR PUSHPADATTA VYAS	PRAFULBHAI VAIKUNTHBHAI PATEL,MUKESHKUMAR JIVANLAL PATEL	MR DF AMIN,MR PRABHAKAR UPADYAY
488	AO/401/2007	22/12/2008	SURENDRAPAL .P. PRAJAPATI,	(MR ASHOK K PADIA)	KAMLABEN SACHCHANAD VASIANI,TORRENT POWER AEC LIMITED	MR KB PUJARA,MR NR KODEKAR
489	AO/402/2007	16/01/2008	KANTIBHAI MAFATBHAI PATEL,KANTABEN KANTIBHAI PATEL,KIRITBHAI KANTIBHAI PATEL,SANDIP KANTIBHAI PATEL,ARVINDBHAI MAFATBHAI PATEL,PURIBEN ARVINDBHAI PATEL,RAJENDRA ARVINDBHAI PATEL,BHAVESHBHAI ARVINDBHAI PATEL	MR SHITAL R PATEL	JAYENDRA VISHNUPRASAD KOTHARI,VISHNUPRASAD SHIVLAL KOTHARI (DELETED),HARSHA JAYENDRAKUMAR KOTHAR,TEJAS JAYENDRAKUMAR KOTHARI,PRAKASH VISHNUKUMAR KOTHARI,ALKA PRAKASHKUMAR KOTHARI,PRASHANT VISHNUPRASAD KOTHARI,JIGISHA PRASHANTKUMAR KOTHARI,VANDANA VISHNUPRASAD KOTHARI,KANTILAL SHIVLAL KOTHARI (DELETED),SUBHADRABEN SHIVLAL KOTHARI,HANSAJ KANTILAL KOTHARI,SWATI HANSRAJBHAI KOTHARI,HARIKRISHNA KANTILAL KOTHARI,DIMPLE HARIKRISHNA KOTHARI,MAYANK KANTILAL KOTHARI,RAMILA MAYANKBHAI KOTHARI,KAMLESH KANTILAL KOTHARI,KRUTI KAMLESHBHAI KOTHARI,ALKABEN KANTILAL KOTHARI	,(MR RM CHHAYA),MR SUDHIR SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
490	AO/403/2007	16/01/2008	KANTILAL SHIVLAL KOTHARI,SUBHADRABEN SHIVLAL KOTHARI,HANSRAJ KANTILAL KOTHARI,SWATI HANSRAJBHAI KOTHARI,HARIKRISHNA KANTILAL KOTHARI,DIMPLE HARIKRISHNA KOTHARI,MAYANK KANTILAL KOTHARI,RAMILA KANTILAL KOTHARI,KRUTI KAMLESHBHAI KOTHARI,ALKABEN KANTILAL KOTHARI	(MR RM CHHAYA)	JAYENDRA VISHNUPRASAD KOTHARI,HEIRS OF VISHNUPRASAD SHIVLAL KOTHARI,HARSH JAYENDRAKUMAR KOTHARI,TEJAS JAYENDRAKUMAR KOTHARI,PRAKASH VISHNUKUMAR KOTHARI,ALKA PRAKASHKUMAR KOTHARI,PRASHANT VISHNUPRASAD KOTHARI,JIGISHA PRASHANTKUMAR KOTHARI,VANDANA VISHNUPRASAD KOTHARI	
491	AO/415/2007	18/09/2008	JASHVANTSINH CHANDRASINH DESAI,	MR RS SANJANWALA	MANUBHAI VALLABHBHAI PANSURIYA,MOHANBHAI PARSHOTTAMBHAI JALALPARA	MR DHIRAJ M PATEL
492	AO/416/2007	18/09/2008	JASHVANTSINH CHANDRASINH DESAI,	(MR S N THAKKAR)	MANUBHAI VALLABHBHAI PANSURIYA,MOHANBHAI PARSHOTTAMBHAI JALALPARA	NOTICE UNSERVED,MR DHIRAJ M PATEL
493	AO/419/2007	4/9/2008	BADHIBEN NARAN DANGAR,RAMESH NARAN BIJAL DANGAR,SHAMJI BIJAL DANGAR,SHAMBHU BIJAL DANGAR,JANIBEN BIJAL DANGAR,DHANUBEN BIJAL DANGAR	MR HRIDAY BUCH	DAXABEN GOVINDBHAI THAKKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)
494	AO/420/2007	28/03/2011	BALAJI ASSOCIATES,SHARDABEN PRAHLADBHAI SHAH,PRIYANK PRAHLADBHAI SHAH,DINESHBHAI LAXMILAL SOMANI,RAMESHBHAI LAXMILAL SOMANI,BHARATBHAI LAXMILAL SOMANI,NARANBHAI LAXMILAL SOMANI,PRAHLADBHAI BANSILAL SHAH	MR ANAND R PATEL	SHRI NAGARVEL HANUMANJI MAHARAJ PUBLIC TRUST,RANGNATHACHARYA RAMPRAPANNACHARYAY,SHUSHILABEN R PANDE,RAMLAL SWAMIDIN MISHRA,VINODBHAI DAHYALAL PRAJAPATI,HASMUKHLAL RASIKLAL SHAH,LEGAL HEIRS OF DHIRAJLAL KANTILAL SHAH,URMILABEN DHIRAJLAL SHAH,AASHITBHAI DHRIAJLAL SHAH,LEGAL HEIRS OF BHIKHUBHAI NAGINDAS SHAH,RAJ BHIKHUBHAI SHAH,UTKARSH BHIKHUBHAI SHAH,VIPUL BHIKHUBHAI SHAH,JAINI BHIKHUBHAI SHAH	,NOTICE SERVED BY DS,RULE SERVED,RULE SERVED BY DS,MR BHARAT JANI
495	AO/422/2007	18/09/2008	BHAGYODAY (RELIEF ROAD OWNERS ASSOCIATION),	(MR MB GANDHI),MR CHINMAY M GANDHI	MAHEBOOBBEG CHHOTUBEG MOGAL,KIRTIKUMAR KRISHNAVADAN JANI	DELETED,MR JR SHAH,MR VIREN G DAVE
496	AO/423/2007	4/9/2008	SWASTIK OVERSEAS CORPORATION THROUGH POA REJESH B MEHTA,	MR ASHISH M DAGLI	GOLD CREST EXPORTS,	MR ANSHIN H DESAI
497	AO/424/2007	4/9/2008	SWASTIK OVERSEAS CORPORATION THROUGH POA RAJESH B MEHTA,	MR ASHISH M DAGLI	GOLD CREST EXPORTS,	MR ANSHIN H DESAI
498	AO/425/2007	16/10/2008	PUTLIBEN TULSIDAS DHANKANI,	MR. JS SADHWANI	AHMEDABAD MUNICIPAL CORP. THRO' MUNICIPAL CORP.,DY. ESTATE OFFICER ESTATE DEPARTMENT,	
499	AO/426/2007	5/9/2008	RAJEEV SHASHIKANT VORA,PHALGUNI RAJEEV VORA	MR YATIN SONI	VEERBALABEN WD/O SURESHBHAI CHATURBHAI,SHWETALBHAI SURESHBHAI,NARENDRA RAGHUVNSH MISHRA,KIRAN NARENDRA MISHRA	MR AR MAJMUDAR,(MR PRABHAV A MEHTA)
500	AO/428/2007	4/4/2008	BHISHAM RAMANI PROPERTIES PVT LTD,	MR DEVANG NANAVATI	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR PRASHANT G DESAI
501	AO/429/2007	23/06/2009	HELIOS PHARMACEUTICALS,	MR DEVANG NANAVATI	ATULBHAI JANAKBHAI PATEL,	MR JIGAR P RAVAL
502	AO/430/2007	4/9/2008	ASSOCIATED CEMENT CO.LTD THROUGH PRINCIPAL OFFICER &,	MR ANSHIN H DESAI	PORBANDAR MUNICIPALITY THROUGH CHIEF OFFICER,	MR YOGESH S LAKHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
503	AO/432/2007	7/10/2008	MOHMADSHARIF IBRAHIM BUNGALAWALA SINCE DECD. THRO' HIS HEIRS,MARIUMBIBI WD/O MOHAMADSHARIF THRO POA,RABIYABIBI WD/O MOHAMADSHARIF THRO' POA,SAMSUDDIN MOHAMADSHARIF BUNGALAWALA,YAKUB MOHAMADSHARIF BUNGALAWALA,ISMAILBHAI MOHMADSHARIF BUNGALAWALA,HARUNBHAI MOHAMADSHARIF BUNGALAWALA SINCE DECD. THRO',HARUNBHAI MOHAMADSHARIF BUNGALAWALA,ZUBEDA D/O MOHAMADSHARIF BUNGALAWALA,FEROZ MOHAMADSHARIF BUNGALAWALA,YASMIN MOHMADSHARIF BUNGALAWALA,HASINA D/O MOHAMADSHARIF BUNGALAWALA,HASAMBHAI IBRAHIMJI BUNGALAWALA,AYUBHAI HASAMBHAI BUNGALAWALA,MUMTAZBIBI D/O HASAMBHAI BUNGALAWALA,SHEHNAZ BANU D/O HASAMBHAI BUNGALAWALA,RABIYABIBI D/O HASAMBHAI BUNGALAWALA,GANIBHAI HASAMBHAI BUNGALAWALA	MR BB NAIK	STATE OF GUJARAT THRO' GOVERNMENT PLEADER,AUTHORIZED DY. CUSTODIAN GENERAL & DY. SECRETARY,CUSTODIAN OF EVACUEE PROPERTY CHITNIS VIBHAG,MUNICIPAL COMMISSIONER	
504	AO/433/2007	7/10/2008	GUJARAT INDUSTRIAL INVESTMENTCORP. LTD.,	MR ASPI M KAPADIA	HALDYN GLASS GUJARAT LTD.,HALDYN GLASS LTD	MR ASHOK L SHAH
505	AO/435/2007	12/9/2008	THAKORBHAI PARBHUBHAI DESAI,	MR AJAY R MEHTA	RATILAL PARBHUBHAI DESAI SINCE DECD. THROUGH HEIRS,PIYUSHKUMAR RATILAL DESAI,RAKESHKUMAR RATILAL DESAI,SHARMILA RATILAL DESAI,KIRTI RATILAL DESAI,BABUBHAI PARBHUBHAI DESAI,SUMANBEN PARBHUBHAI GOVINDJI DESAI,KANTILAL PARBHUBHAI DESAI,BHANUBEN PARBHUBHAI GOVINDJI DESAI,MUKESHKUMAR OMPRAKASH NAHRA	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR PR NANAVATI,MS PAURAMI B. SHETH,MR AMIT V THAKKAR
506	AO/437/2007	9/1/2008	HARJIVANDAS TRIBHOVANDAS PARMAR THROUGH POA BHAVESH C JANI,BHAVESH CHINUBHAI JANI,CHCHAGANLAL TRIBHOVANDAS PARMAR,KAMLESH J THAKKAR,GURUDUTT J THAKKAR	MR NEHAL R JOSHI	DAHYABHAI TRIBHOVANDAS PARMAR,VIJAYBHAI JAISUKHBHAI PARMAR,VIKRAMBHAI JAISUKHLAL PARMAR	NOTICE SERVED BY DS,MR MN MEHTA
507	AO/438/2007	14/05/2010	PRAVINCHANDRA MANRUPCHAND SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ABUBEN MANRUPCHAND SHAH,STATE BANK OF INDIA THROUGH MANAGER	MRS VASAVDATTA BHATT,MR HIMANSU M PADHYA
508	AO/440/2007	26/09/2008	HARIJAN RATANBEN DAYABHAI,HARIJAN LAXMIBEN DAYABHAI,HARIJAN KANJIBHAI DAYABHAI,HARIJAN NARMADABEN DAYABHAI,HARIJAN DAMYANTIBEN DAYABHAI,HARIJAN VIJAYBHAI DAYABHAI,HARIJAN LAKHMANBHAI DAYABHAI	(MR KANUBHAI I PATEL)	BALKRISHNA CHHAGANLAL PARSANA,JAYANTIBHAI CHHAGANLAL PARSANA	MR HARIN P RAVAL
509	AO/441/2007	9/5/2013	PARTH PRAVINBHAI PATEL,	MR DHAVAL D VYAS	ARVINDBHAI RAMBHAI PATEL,RAKESH ARVINDBHAI PATEL,CHIRAGBHAI ARVINDBHAI PATEL,PRAVINBHAI RAMBHAI PATEL,HASMUKHBHAI RAMBHAI PATEL,BHARTIBEN RAMBHAI PATEL,SHARMISTHABEN RAMBHAI CHHAGGANBHAI	NOTICE SERVED BY DS,MR JR SHAH,MR MANAV A MEHTA,MR A S PARASRAMPURIA
510	AO/443/2007	17/01/2008	GAYATRI INVESTMENT,KIRTIKUMAR MANILAL PATEL	MR HARNISH V DARJI	BHWANI AGRO PROCESSOR THRO' PATEL HASMUKHLAL MANILAL,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE
511	AO/447/2007	16/04/2014	M/S NICE & NEW,A PATNERSHIP FIRM,	MR PAVAN S GODIAWALA	M/S NICE & NEW , A PATNERSHIP FIRM,JAYANTILAL PARBATBHAI KORADIA,DILIPBHAI TRIKAMBHAI KORADIA,SURESHBHAI TRIKAMBHAI KORADIA,ASHWINBHAI TRIKAMBHAI KORADIA,SANDIPKUMAR VITHALBHAI KORADIA,JIGNESHKUMAR VITHALBHAI KORADIA,DHIRAJLAL LAXMIDASBHAI KORADIA,VIMALKUMAR LAXMIDASBHAI KORADIA,VATSALKUMAR KANTIBHAI KORADIA	MR YJ JASANI

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512	AO/448/2007	14/10/2008	ANSUYABEN HIMMATSINH PARMAR,KAMINIBEN SUNIL LAKHIYA,JAMNADAS JHAVERBHAI HALATWALA,CHAMPAKLAL PRABHUDAS MODI,SHAILESH CHAMPAKLAL MODI,AASHIT JAMNADAS HALATWALA	MRS KETTY A MEHTA	HEMANT RAMVILAS JAIN,KEDAR SUMERCHAND SHARMA	,MR AMIT V THAKKAR
513	AO/449/2007	1/12/2008	RAJENDRAKUMAR MANMOHANDAS DESAI,VIRENDRAKUMAR MANMOHANDAS DESAI,NALINKUMAR MANMOHANDAS DESAI SINCE DECD. THRO; HIS HEIR	MR ASHISH H SHAH	ROHITKUMAR MANMOHANDAS DESAI,KIRAMKUMAR MANMOHANDAS DESAI,PRAKASHKUMAR MANMOHANDAS DESAI,DHRUVKUMAR MANMOHANDAS DESAI,SANJAYKUMAR MANMOHANDAS DESAI	NOTICE SERVED BY DS,MR RAJESH K SHAH
514	AO/450/2007	17/07/2008	NANJIBHAI DEVASIBHAI PATEL,	MR SUNIL S JOSHI	MELAJI BUDHAJI THAKORE,LALJI JAGAJI THAKORE,MANUJI CHANDUJI THAKORE,BADARJI CHANDUJI THAKORE,ANJUBEN CHANDUJI THAKORE,BHIKHAJI CHANDUJI THAKORE SINCE DECD. THRO' HIS HEIRS,SHAKARIBEN WD/O BHIKHAJI CHANDUJI THAKORE,RAMESHJI BHIKHAJI THAKORE,VISHNUJI BHIKHAJI THAKORE,MINABEN BHIKHAJI THAKORE,VIKRAM BHIKHAJI THAKORE,AMARATBHAI BHIKHAJI THAKORE,PUNJIBEN D/O BANAJI JAGAJI SINCE DECD. THRO' HIS HEIRS,KALAJI LALJI THAKORE,GORDHANJI LALAJI THAKORE,CHUNILAL RAMANLAL VYAS,GIRISHKUMAR RAMANLAL VYAS,HIMMATBHAI DHANJIBHAI KOTHIYA,MAHENDRABHAI JINABHAI VADODARIYA,BHANUBHAI SAMBHUBHAI PATEL (MESHAIYA),VINUBHAI JERAMBHAI PATEL (KORAT)	,MR VIREN G DAVE
515	AO/451/2007	14/08/2008	SAJIDBHAI YUNUSBHAI VINDANI,NADIRALI HASANALI,SAJID NADIRALI,SABBIRALI RAJABALI BUDHWANI,JEHRABANU SABBIRALI BUDHWANI,ANWARBHAI YAKUBBHAI MEMAN,ABDUL REHMANBHAI HAJIBHAI MUSANI,HABIBBHAI GALIYARA,AMIN ABDUL MALEKBHAI,MO. IQBALBHAI.A.RAHIMBHAI MEMON,HAJI SALIMBHAI HAJI ABDULRAJAKBHAI QURESHI,FIROZBHAI ABDULBHAI JIVANI,AMIRALI ABDULBHAI JIVANI,AMILALI BABUBHAI HUDA,ASHRAF ABDULKADAR MEMON,SAMIM ASHRAF MEMON,ZAHERAKHATUN ZULFIKARALI,HAJI.A.WAHID HAJI DAUDBHAI MEMON,ASIF HAJI RAJAKBHAI MEMON,MASUMABEN YERAJHUSSAIN,MAHESHBHAI RAMNIKLAL RAVAL	MR UDAY R BHATT	MR. RAGHUVIRPRASAD RAMSWARUP,	
516	AO/452/2007	17/11/2008	RAKSHIT JASHVANTRAI SHAH,	(MR JR NANAVATI)	RADHABA DADBHAI THROUGH LEGAL HEIRS,MANHARKUVABA RANIGBHAI DHADHAL,UMADEVI JAYANTIBHAI,LEKHRAJKUKUMARI LAXMIDEVI JAYANTKUMAR,MUKESH MANEKCHNAD SHETH	,NOTICE NOT RECD BACK,NOTICE SERVED,MR ASHISH H SHAH
517	AO/453/2007	19/09/2008	RANJITSINH JIVANSINH JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GUJARAT STATE FINANCIAL CORPN,	MR AS ASTHAVADI
518	AO/454/2007	6/5/2009	STATE BANK OF SAURASHTRA,	MS NALINI S LODHA	PRADIPBHAI CHINUBHAI SHAH,SATISH VINODCHANDRA SHAH	SERVED BY AFFIX(N),MR BK DAMANI

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519	AO/455/2007	25/02/2008	GANESH @ GHANSHYAMBHAI PUNJAJI THAKOR,	MR DHAVAL M BAROT	RADUJI BHIKHAJI THAKOR,BALDEVJI BHIKHAJI THAKOR,DILUJI BHIKHAJI,KANKUBEN BHIKHAJI,RUPABEN BHIKHAJI,POPATJI AATAJI,PRATAPJI AATAJI,RAIBEN AATAJI,JIVATBEN AATAJI,KOKILABEN AATAJI,KANTABEN AATAJI,MANAJI BECHARJI THAKOR SINCE DECD. THRO LEGAL HEIRS,KEVALJI MANAJI,VISHNUJI MANAJI,UJAMIBEN WD/O MANAJI BECHARJI,PRAHLADJI MANAJI THAKOR,JAYANTIJI MANAJI,SAMUBEN MANAJI,PARSHOTTAMDAS AMULDAS RAMANI	
520	AO/456/2007	25/09/2008	NIRANJANBHAI DAHYABHAI CHOKSI,	MR SAURABH G AMIN	JAGDISH NANUBHAI TEKRAWALA,MANISH JAGDISHBHAI TEKRAWALA,STAWANKUMAR JAGDISHBHAI TEKRAWALA,INDIRABEN WD/O NANUBHAI RATILAL TEKRAWALA	NOTICE SERVED,MS KJ BRAHMBHATT
521	AO/457/2007	21/04/2008	VINABEN VINODBHAI PATEL,MALVIKABEN SUBHASHBHAI BHAGAT,DEVANGBHAI VINODBHAI PATEL,KABIR V BHAGAT,ARPIT SUBHASHCHANDRA BHAGAT	(MR A J PATEL)	DATTURAO LAXMANRAO SAPKAL THROUGH HEIRS,NARMADABEN @ VANDNABEN,KAYANIBEN DATTURAI SAPKAL,NAMRATABEN DATTURAO SAPKAL,CHHAYABEN DATTURAO SAPKAL,AASHISH DATTURAO SAPKAL,KALPESH DATTURAO SAPKAL,BABULBHAI HARIVADANBHAI PARIKH,HARISHCHANDRA BHAGWANDAS PATEL,ISHWARBHAI BHAGWANDAS PATEL,JAYENDRABHAI BHUPENDRABHAI PATEL,RITESHBHAI BALKRISHNABHAI PATEL,SANATBHAI CHUNILAL PATEL,ASHOKBHAI RAMCHANDRABHAI PATEL,MILANBHAI MULJIBHAI PATEL,SUBHASHCHANDRA CHUNILAL BHAGAT	,NOTICE SERVED,MR MANAV A MEHTA
522	AO/458/2007	1/12/2008	DINESHCHANDRA DHIRAJLAL GANDHI,	MR DAKSHESH MEHTA	MANUBHAI KANJIBHAI JHALAVADIA,SURESHCHANDRA DHIRAJLAL GANDHI,YOGESHCHANDRA DHIRAJLAL GANDHI,NAVINCHANDRA DHIRAJLAL GANDHI	RULE SERVED,MR RS SANJANWALA
523	AO/459/2007	27/03/2014	JAYANTILAL R MISTRY AS KARTA OF JAYANTILAL R MISTRY HUF,	(MR FB BRAHMBHATT)	DEEPAK S GUJJAR PROP. SHREE RANG SALES,	MR SP MAJMUDAR,MR P P MAJMUDAR,MR SHAKTI S JADEJA
524	AO/461/2007	18/01/2008	VENUS INFRASTRUCTURE AND DEVELOPERS LTD,	MR DC DAVE	PRABHATBHAI NAGJIBHAI DESAI,CHANDABEN WD/O FULAJI UJAJI,RAMANJI FULAJI THAKORE,BAHECHARAJI FULAJI THAKORE,VELAJI FULAJI THAKORE,HARAMBEN FULAJI THAKORE,SHARDABEN FULAJI THAKORE,DHULIBEN FULAJI THAKORE,SUDHIRBHAI JAMNADAS CHHATBAR,HASMUKHLAL VANMALIDAS CHHATBAR,DILIPBHAI HARIBHAI PATEL,HARESHBHAI BABUBHAI SHINGALA,KHIMJIBHAI JAYRAMBHAI PATEL,HIRJIBHAI RUDABHAI PATEL,SAMIR MUKULBHAI MULANI,SUNIL MUKULBHAI MULANI,RAMESHBHAI PUNABHAI KORAT,JAYANTIBHAI LAVJIBHAI PATEL,SPEEDWELL PROPERTIES LTD THROUGH MANAGING DIRECTOR,RAMESHBHAI KARSHANBHAI PATEL VICE-CHAIRMAN OF LAXMI CO.OP,KIRITKUMAR JAMNADAS PATEL CHAIRMAN, RUCHA CO-OPERATIVE,RUTU AUTO GAS PVT LTD THROUGH DIRECTOR,AADINATH (PRAHLADNAGAR) COMMERCIAL CO-OPERATIVE,BHADRISH RATILAL RAVAL,BHUMIBEN DIPAKBHAI PATEL,PURVIBEN NIKUNJBHAI PATEL,MESSRS SHYAM BUILDCON PVT LTD THROUGH RAJESHBHAI S VASWANI	

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525	AO/462/2007	2/5/2008	SAMSULLA HASMULLA CHAUDHARY THROUGH POA FIROZALAM SAMSULLA,	MR KV SHELAT	MASUDAHEMAD MOHAMMAD SALEH,JALALUDDIN NIZAMUDDIN SHAIKH	MR YATIN SONI
526	AO/463/2007	10/7/2008	DHARMENDRA JAMNADAS SHAH,MUKESH JAMNADAS SHAH	MR TUSHAR N VYAS	PREMLATABEN WD/O DECD. MAHENDRAKUMAR DESAI,ANANT MAHENDRAKUMAR DESAI,RAKESH MAHENDRAKUMAR DESAI,MAMTABEN DILIPBHAI UPADHYAYA,SAMTABEN KAUSHIKBHAI PANDYA,ALARK MAHENDRAKUMAR DESAI,RAJESHWARI DIPAKBHAI JANI,KINNARI UMESHBHAI JOSHI,JAYANTIBHAI RAMDAS PATEL,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR UDAYAN P VYAS,MS ARCHANA R ACHARYA,MR DHAVAL M BAROT
527	AO/464/2007	10/7/2008	DINESHCHANDRA HARILAL BRAHMKSHTRIYA,JAGDISHCHANDRA HARILAL BRAHMKSHTRIYA	MS JIRGA D JHAVERI	STATE OF GUJARAT THROUGH PP,K C KAPOOL COLLECTOR,NAGAR PANCHAYAT THROUGH ITS SUCCESSOR DEESA NAGARPALIKA,LACHHAJI HINDUJI MALI SINCE DECD. THROUGH HEIRS,LAXMIBEN WD/O LACHHAJI HINDUJI MALI,TRIKAMLAL LACHHAJI PADHIAR,GORDHANJI LACHHAJI PADHIAR,HIRALAL LACHHAJI PADHIAR,SURESHKUMAR ALIA DEVENDRA LACHHAAJI PADHIAR,GULAMMAHMAD ISAQ,RATANJI DEVJI MAJIRANA,BHARATKUMAR DEVCHAND PADHIAR,L.J. TEROM,T M JOSEPH,J V MAL,V M MALAVIYA,V S LALL,ENOS DAS PRADHAN,B F GAVIT,GURUBACHANSINGH,R S BHANDARE,S MICHAEL RUBDY,N K MUNDLE,P ELISHA,F C JONATHAN	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MEHUL H RATHOD,MR AS ASTHAVADI
528	AO/465/2007	12/11/2008	BHIMJIBHAI NARSHIBHAI MALAVIYA,	MR NM KAPADIA	MANIBEN MOHANBHAI PATEL,ALPESHBHAI MOHANBHAI PATEL,PRAKASHBHAI MOHANBHAI PATEL,JASHODABEN PRAHLADBHAI PATEL,PRAHLADBHAI TRIBHOVANBHAI PATEL,MAHESHBHAI RATILAL MODI,KIRITKUMAR HARILAL ICE-CREAMWALA,CHATURBHAI GOKALDAS PATEL,RAMESHBHAI GOKALDAS PATEL,MANIBEN CHATURBHAI PATEL,PINAKIN SHANKARBHAI PATEL,GEETABEN SHANKARBHAI PATEL,BALDEVBHAI RAMJIBHAI PATEL,JASUMATIBEN BHAGVATIPRASAD PATEL,ANANDIBEN BALDEVBHAI PATEL,AVNIP BHAGVATIPRASAD PATEL,BHAGVATIPRASAD RAMJIBHAI PATEL,VISHNUBHAI MANILAL PATEL,PATEL BABUBHAI JIVIDAS,JENTILAL KESHAVLAL PATEL,PATEL BHAGWANDAS JOITARAM,SHVETAL JIVANBHAI PATEL,PATEL MANIBEN JIVANBHAI,SHARDABEN KANTILAL PATEL,PATEL MINESHKUMAR KANTILAL,PATEL DHARMESHKUMAR GANDABHAI,ANIMESHKUMAR GANDABHAI PATEL,PATEL NIKHILKUMAR KANTILAL,PATEL GANDABHAI UMEDBHAI,PATEL KANTIBHAI CHHAGANBHAI,LAKHIBEN PARSHOTTAMBHAI MAGANBHAI,MANIBEN DALPATBHAI PATEL,RATILAL PARBHUBHAI PATEL,SUMANBHAI PARBHUBHAI PATEL,PARVATIBEN AMBUBHAI PATEL,HANSABEN AMBUBHAI PATEL	NOTICE SERVED,MR RJ GOSWAMI,MR ASHISH M DAGLI
529	AO/468/2007	6/2/2008	GITA ARVINDBHAI PATEL,MONA ARVINDBHAI PATEL		ARVINDBHAI MULCHANDBHAI PATEL,	MS PAURAMI B. SHETH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
530	AO/469/2007	16/01/2008	SAHJANAND LEMINATORS THROUGH AJAYBHAI P PATEL,	MR HR PRAJAPATI	JAYENDRA VISHNUPRASAD KOTHARI,VISHNUPRASAD SHIVLAL KOTHARI,HARSHA JAYENDRAKUMAR KOTHARI,TEJAS JAYENDRAKUMAR KOTHARI,PRAKASH VISHNUKUMAR KOTHARI,ALKA PRAKASHKUMAR KOTHARI,PRASHANT VISHNUPRASAD KOTHARI,JIGISHA PRASHANTKUMAR KOTHARI,VANDANA VISHNUPRASAD KOTHARI,KANTILAL SHIVLAL KOTHARI,SUBHADRABEN SHIVLAL KOTHARI,HANSRAJ KANTILAL KOTHARI,SWATI HANSRAJBHAI KOTHARI,HARIKRISHNA KANTILAL KOTHARI,DIMPLE HARIKRISHNA KOTHARI,MAYANK KATILAL KOTHARI,RAMILA MAYANKBHAI KOTHARI,KAMLESH KANTILAL KOTHARI,KRUTI KAMLESHBHAI KOTHARI,ALKABEN KANTILAL KOTHARI	
531	AO/470/2007	29/08/2008	AGHARA LALJIBHAI KALUBHAI PATEL,	(MR CL SONI)	BAVABHAI LAKHABHAI BHARVAD,	MR PRAVIN GONDALIYA
532	AO/1/2008	18/07/2008	MANDAKINIBEN HARISHBHAI JANJAL,JITEN HARISHBHAI JANJAL	MR BM MANGUKIYA	DILIPBHAI DAYARAM MEGHRAJANI,KAVITABEN DILIPBHAI MEGHRAJANI,THE TORRENT POWER (AEC) CO LTD,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION (GIDC)	DS AFF.NOT FILED (N),(MR MB GANDHI),MR DHIRAJ M PATEL,MR CHINMAY M GANDHI
533	AO/2/2008	10/7/2013	BALDEVSINH LAXMANSINH SINDHAV,SAMATBHAI MERABHAI GHANOLIA	NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR	CHATURABEN JERAMBHAI GAJERA,	RULE SERVED,MR HRIDAY BUCH,MR. JAY M THAKKAR
534	AO/3/2008	27/03/2008	ASHOK G HURRA,	DR SONIA HURRA	PRAGNESH H PARIKH,PURE INFRASTRUCTURE,PARIKH REAL ESTATE & LEASING PVT LTD,HERSH PRAGNESH PARIKH	,MS AMEE YAJNIK,MR VIMAL M PATEL
535	AO/4/2008	21/10/2008	PRAHLADJI MAFTAJI THAKORE SINCE DECD. THROUGH HEIRS,BHARATBHAI PRAHLADJI THAKORE,JIVATBEN PRAHLADJI MAFATAJI THAKORE,LILABEN PRAHLADJI THAKORE,AMRATBEN PRAHLADJI THAKORE	MR BHARAT T RAO,MR SAURABH M PATEL	NARSINHBHAI NAGJIBHAI PATEL,BABULAL MOHANLAL BHALODI,PRAFULKUMAR GOVINDLAL SONI,MAYURBHAI KANAIYALAL SHAH,SHARDABHAI KANAIYALAL SHAH,JAYANTIBHAI RAMBHAI CHAVDA	DS AFF.NOT FILED (N),MR RAJESHWAR J DAVE,MR.D K.PUJ
536	AO/5/2008	9/1/2008	JITENDRABHAI THAKARSHIBHAI PATEL,BHARATKUMAR THAKARSHIBHAI PATEL	MR ASHISH M DAGLI	KOLI RAVJI GOKALBHAI,	MR PRAVIN GONDALIYA
537	AO/6/2008	9/1/2008	JAGMALBHAI BATHABHAI BHARWAD,	MR SP MAJMUDAR,MR P P MAJMUDAR	MUKESHBHAI MAHENDRABHAI PATEL,	
538	AO/7/2008	6/2/2008	MANISH @ NISHU JANKIPRASAD BAJPAI,	MR CB DASTOOR	PREMSAGAR RAMNATH BAJPAI,DINESH PREMSAGAR BAJPAI,SATYAVATIBEN PREMSAGAR	,MR RAHUL K PANDYA
539	AO/8/2008	29/06/2009	NIRAV VRAJLAL BAROLIYA,BHUPENDRA ATMARAM PATEL,KETANBHAI MAHENDRABHAI PATEL,NARENDRABHAI MADHAVBHAI PATEL,JYOTSANABEN SUDHIRBHAI PATEL,TUSHAR RAJUBHAI MALI,THAKARSHIBHAI PRABHUBHAI MALI,ARVINDBHAI RAMJIBHAI BAROLIYA,DALPATBHAI RAMJIBHAI BAROLIYA,RAMJIBHAI CHHAGANBHAI BAROLIYA	MS TRUSHA K PATEL	KOKILABEN W/O KARSANJI ISHWARJI FOR HERSELF AND AS A GUARDIA,SURESH @ GANESH KARSAHNJI THAKOR,SHITAL KARSHANJI THAKOR,KARSHANJI ISHWARJI THAKOR,SHANTABEN PUNJAJI THAKOR,RAMESHBHAI KESHAVLAL PATEL,GIRISHBHAI BABUBHAI PATEL,JYANTIBHAI RAMANBHAI PATEL,DASHRATHBHAI RAMANBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR PS PATEL,THAKKAR AND PAHWA ADVOCATES,MR TATTVAM K PATEL
540	AO/9/2008	25/09/2008	GRES SATYASHILA OLIVER JOSHEF,SARLABEN WALTERBHAI JOSHEF	MR RAJESH K SHAH	A M C,EDUCTION OFFICER, ABAD CITY	RULE SERVED,MR AD OZA
541	AO/10/2008	13/07/2012	LALITA MACHINES TOOLS THRO' SUNJAYBHAI BHAGWANJIBHAI,	MR PRATIK Y JASANI	MISTRY LAXMAN KADVA MACHINES PVT LTD,	MR AKSHAY A VAKIL
542	AO/11/2008	2/12/2008	KHODIDAS JOITARAM PRAJAPATI,	MS TRUSHA K PATEL	AMRATBHAI TALASHIBHAI DESAI SINCE DECEASED THROUGH HEIRS,VIJAYBHAI AMRATBHAI DESAI,KALPESHBHAI AMRATBHAI DESAI,KIRANBHAI AMRATBHAI DESAI,BHARATKUMAR BABULAL PATEL,KIRANKUMAR VUTHALBHAI PATEL	DS AFF.NOT FILED (N),(MR PM VYAS),THAKKAR AND PAHWA ADVOCATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
543	AO/12/2008	8/12/2008	P N MOHAN,	(MS JINAL M JOSHI)	GUJARAT INDUSTRIAL INVESTMENT CORPN. LTD,STERLING HOLIDAY RESORTS (INDIA) LTD,R SUBRAMANIAM,VIVEK N PAI,MAXWORTH INVESTMENTS PVT LTD,DOVE INVESTMENTS PVT LTD	,MR ASPI M KAPADIA
544	AO/13/2008	8/12/2008	MAXWORTH INVESTMENTS PVT LTD,	(MS JINAL M JOSHI)	GUJARAT INDUSTRIAL INVESTMENT CORPN. LTD,STERLING HOLIDAY RESORTS (INDIA) LTD,R SUBRAMANIAM,VIVEK N PAI,DOVE INVESTMENTS PVT LTD,P N MOHAN	,MR ASPI M KAPADIA
545	AO/14/2008	8/12/2008	MAXWORTH INVESTMENTS PVT LTD,DOVE INVESTMENTS PVT LTD,P N MOHAN	(MS JINAL M JOSHI)	GUJARAT INDUSTRIAL INVESTMENT CORPN. LTD,STERLING HOLIDAY RESORTS (INDIA) LTD	,MR ASPI M KAPADIA
546	AO/15/2008	8/12/2008	DOVE INVESTMENT PVT LTD,	(MS JINAL M JOSHI)	GUJARAT INDUSTRIAL INVESTMENT CORPN. LTD,STERLING HOLIDAY RESORTS (INDIA) LTD,R SUBRAMANIAM,VIVEK N PAI,MAXWORTH INVESTMENTS PVT LTD,P N MOHAN	,MR ASPI M KAPADIA
547	AO/16/2008	16/01/2008	SHETRUNJAY CO-OP. HOUSING SOCIETY LTD THROUGH SECRETARY,	MS DHARMISHTA RAVAL	SURAT NAGRIK SAHAKARI BANK LTD THROUGH MANAGER/AUTHORISED,HOME TRADE CO. LTD THROUGH KETAN R SHAH,SANJAY HARIRAM AGRAWAL CHAIRMAN OF HOME TRADE CO LTD,KETAN KANTILAL SETH DIRECTOR OF HOME TRADE CO LTD	,MR BK DAMANI
548	AO/17/2008	23/01/2008	JAMNAGAR TRANSPORT THROUGH,	MR DC DAVE	PARSOTTAM ESTATE THROUGH,VIRENDRABHAI AMRUTLAL SHAH,NAVINCHANDRA AMRUTLAL SHAH,ARVINDBHAI AMRUTLAL SHAH,RAJENDRA AMRUTLAL SHAH,UDAY SHANTILAL SHAH THROUGH POA,INDUMATIBEN SHANTILAL SHAH THROUGH POA,VIJAY MANEKLAL MEHTA,MUKESH MANEKLAL MEHTA,JAYPRAKASH PRATAPBHAI SHETH,DILIPRAI PRATAPRAI SHETH,BHAARTKUMAR SHANKARLAL SOMANI,SHIRAMANI BHAARTKUMAR SOMANI,SANDIP BHARATKUMAR SOMANI,PRINKESH BHAARTKUMAR SOMANI,KANTILAL CHANDMAL SHAH,PREMJIBHAI ARJANBHAI PRAJAPATI,MANSUKHBHAI KUNGARISHANKARBHAI BHIMANI	,MR ASHISH M DAGLI,MR PARTHIV B SHAH
549	AO/18/2008	12/9/2008	PRAVINBHAI BHAGVANBHAI,DUNGARSI SAVJIBHAI GOLAKIYA	MR LR PATHAN	PARVATIBEN HIRABHAI KESHAVBHAI,MANJULABEN NANUBHAI HIRABHAI,RAMESHBHAI HIRABHAI,NARENDRAKUMAR RAMESHBHAI,DHANSUKHBHAI HIRABHAI,JAMNADAS HIRABHAI,MANJULABEN HIRABHAI,SHARDABEN HIRABHAI,KISHORBHAI HIRABHAI,HIRABEN DHANSUKHBHAI,RITABEN KISHORBHAI,ASHOKBHAI VIRJIBHAI CHODVADIYA,PRATAPBHAI VIRJIBHAI CHODVADIYA,GHANSHYAM RAMESHBHAI VAGHANI,JAGDISH RAMJIBHAI VAGHANI,DAYALBHAI RAMJIBHAI PATEL,DARASAR NARIMAN MASTER,SAMATSINGH VAGHJIBHAI RATHOD,BALVANTSINH SAMANTSINH RAJPUT	NOTICE SERVED BY DS,RULE SERVED,SERVED BY AFFIX. (R),UNSERVED EXPIRED (R),MR MB PARIKH,MR JIGAR P RAVAL,MR MA SAPA
550	AO/19/2008	21/01/2008	KAMLESHBHAI NATWARLAL PATEL,	(MR HIMANSHU JMEHTA)	RAMA DEVI THIPPUSWAMI,KRISHNA THIPPUSWAMI,VIKRAM THIPPUSWAMI	,MR SAURABH G AMIN,MR BHAVESH B CHOKSHI
551	AO/20/2008	11/7/2008	DIPAKBHAI YASHWANTBHAI PATEL MANAGING DIRECTOR OF,TARULATA DIPAKBHAI PATEL	MR BHARAT T RAO	HITESHBHAI NAVINCHANDRA SHAH PROP.OF M/S NAVDEEP ENTERPRISE,	M/S TRIVEDI & GUPTA
552	AO/21/2008	24/01/2008	SALIL MOGABHAI DESAI,HEMABEN SALILBHAI DESAI	(MR JB PARDIWALA)	RANCHHODBHAI UKADBHAI AHIR,BHAGUBHAI UKADBHAI AHIR,THAKORBHAI UKADBHAI AHIR,BHANIBEN SHUKKARBHAI AHIR,NANIBEN SHUKKARBHAI AHIR	

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553	AO/22/2008	12/11/2008	SIR JAMSETJEE JEJEEBHOY PARSEEBENEVOLENT INSTITUTION,JAMSETJEE JEJEEBHOY,JAMSHED N GUZDER,RUSTOMJEE J.R.B. JEEJEEBHOY,KHURSHED CAWASJI SHERIAR,KERSI MINOCHER GHERDA,HOMI DINSHAW MEHTA,SOHRAB EDULJI MORRIS,MINOO HORMUSJI MODY,FALI PIROJSHAW SARKARI,RUSTOM N.B. JEEJEEBHOY,MEHLI RUSTOMJI CAMA,JEHANGIR BURJOR MISTRY	MR DEVANG NANAVATI	BHARAT MOHANLAL KANSARA,SHOBHANA BHARAT KANSARA,MAHESH MOHANLAL KANSARA,NAYANA MAHESH KANSARA,VIJAY MOHANLAL KANSARA,DHARITRI VIJAY KANSARA	MR TUSHAR MEHTA
554	AO/23/2008	27/02/2008	THAKORBHAI BHANABHAI,AMRATBHAI BHANABHAI,SHANTABEN BHANABHAI,PUSHPABEN BAHANBHAI BALUBHAI,SAGAR AMARBHAI SHAH	(MR RN SHAH)	JAMNABEN BALUBHAI,VANITABEN BALUBHAI,HANSABEN BALUBHAI,V K FARMS CO-OPERATIVE SAMUDAYIK SAHAKARI KHETI KARNARI	(MR AJ SHASTRI),MR MEHUL M MEHTA
555	AO/24/2008	29/01/2008	CORE PHARMACEUTICALS LTD,	MR NAVIN K PAHWA	CORE HEALTH CARE LTD,	
556	AO/25/2008	31/01/2008	ASHISH EDUCATION & CHARITABLE TRUST THRO'ASHWIN.H. THAKKAR,	MS SONAL R SHAH	KANTILAL GOVINDBHAI PATEL,ADMINISTRATOR OF CHANGAI MATA BHIKHUJI KANUJI MAHIDA,BHUPATSINH KANUJI SINCE DECD. THROUGH HEIRS,SAJJANBEN BHUPATSINH KANUJI MAHIDA	
557	AO/26/2008	1/2/2008	PATEL SHANTABEN NATHABHAI BHAGABHAI THROUGH POA,	MR SK PATEL	VAGHARI PUNJIBEN SHANKARBHAI,VAGHARI SHANKARBHAI GAMABHAI	
558	AO/27/2008	17/03/2008	VITHALDAS RATILAL PALAN THRO' POA BHAVESH V PALAN,	MR HARDIK S SONI	DEVENDRAKUMAT JAVAHARLAL MEHTA,SURESH NARSHI THAKKAR,TALATI CUM MANTRI	,MR CH VORA
559	AO/28/2008	6/2/2008	BHIKHIBEN KOYABHAI PATEL,BABUBHAI KOYABHAI PATEL	MR AMIT N PATEL	NEW INDIA ASSURANCE CO. LTD,JIVANBHAI LAGHUBHAI ZANZAR (VARLI),KAPARAD JUNGLE MANDLI	
560	AO/29/2008	10/9/2009	PRAVIN CHATRABHUJ THAKKAR,	(MR SURESHM SHAH)	CHATRABHUJ ODHAVJI THAKKAR,DEVSHI ODHAVJI THAKKAR,NAVINCHANDRA ODHAVJI THAKKAR,SHANTILAL ODHAVJI THAKKAR,PRABHULAL ODHAVJI THAKKAR,GOVINDJI ODHAVJI THAKKAR,BHARAT KANTILAL JETHVA,NIRAV VINODCHANDRA SHAH,GOVINDJI ODHAVJI THAKKAR,NIRALI VIMAL SANGHVI,SHRUTI VISHAL VORA	DS AFF.NOT FILED (N),MR MEHUL SHARAD SHAH,(MR NALIN K THAKKER)
561	AO/30/2008	19/02/2008	JAYANTIBHAI PREMJIBHAI PATEL THRO' POA GHANSHYAMBHAI,	MR TUSHAR MEHTA	RAMUBEN KARSHANBHAI PATEL,RAJESHBHAI KARSHANBHAI PATEL,VIRENDRABHAI NAVALDAS DASANI,JASUBEN NAVALDAS DASANI,MANOJKUMAR NAVALDAS DASANI,SHILPABEN BHARATBHAI,BHARTUBEN PRAVINBHAI KHATRANI	MR PM LAKHANI,MR PRAVIN GONDALIYA,MRS R P LAKHANI,MR RI SHARMA
562	AO/31/2008	18/02/2008	MUNDRA INTERNATIONAL CONTAINER TERMINAL PVT LTD,	SINGHI & CO	MUNDRA PORT & SPECIAL ECONOMIC ZONE LTD,	M/S TRIVEDI & GUPTA

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563	AO/32/2008	11/9/2008	MAHESHBHAI JASHUBHAI @ JASHVANTBHAI PATEL,RAMKRUSHNA RAMDHARI YADAV SINCE DECD. THROUGH HEIRS,SUMITRABEN RAMKRUSHNA RAMDHARI YADAV,MAMATA RAMKRUSHNA YADAV,RAJKUMAR RAMKRUSHNAN YADAV,VIVEK RAMKRUSHNA YADAV,CHETAN RAMKRUSHNA YADAV	MR JR SHAH	ASHOKKUMAR DINANATH HIMSELF AND KARTA AND MANAGER OF HUF,SUMITRABEN DINANATH,BACHUBHAI BABABHAI,KANUBHAI BABABHAI,BABUBHAI MANILAL PATEL,KUSUMBABEN BHANUBHAI PATEL,REKHABEN DINESHBHAI PATEL,JASHUBHAI DALSUKHRAM,CHANDUBHAI DALSUKHBHAI SINCE DECD. THROUGH HEIRS,BHAVANABEN CHANDULAL MINOR,PRAKSHESHKUMAR CHANDULAL MINOR,ASHOKKUMAR CHANDULAL MINOR,DIVYABEN CHANDULAL DALSUKHRAM,MANEKLAL DALSUKHRAM JANI SINCE DECD. THROUGH HEIRS,SURYABEN MANEKLAL DALSUKHRAM JANI,BHUPENDRAKUMAR MANEKLAL,ILLABEN MANEKLAL,SANGITABEN MANEKLAL,GOVINDBHAI DALSUKHRAM JANI SINCE DECD. THROUGH HEIRS,YOGESHKUMAR GOVINDBHAI,DHARMISTHABEN GOVINDBHAI,MUKESHBHAI GOVINDBHAI,SUREMABEN GOVINDBHAI,RANJANBEN GOVINDBHAI DALSUKHRAM,RAMILABEN SHAKARABHAI DALSUKHBHAI JANI,VIPUL SHAKARABHAI,GHANSHYAM SHAKARABHAI,BHUPENDRA SHAKARABHAI,PRAVINABEN SHAKARBHAI,SHOBHANABEN SHANKERLAL	,NOTICE UNSERVED,MS TRUSHA K PATEL,MR TATTVAM K PATEL
564	AO/33/2008	10/8/2009	VIRLKUMAR NATVARLAL PATEL,	MR DHAVAL D VYAS	KAPILABEN MANILAL JIVANBHAI,MANILAL JIVANBHAI PATEL,RAMESHBHAI MANILAL PATEL,RAJUBHAI MANILAL PATEL,PUSHPABEN MANLAL JIVANBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR AB MUNSHI
565	AO/34/2008	20/02/2015	PRATHMESH FARMS PVT LTD B/53,NEWYORK TOWER,5TH FLOOR,VIKRAM FARMS PVT LTD B/53,NEWYORK TOWER,5TH FLOOR,RAMYURY FARMS PVT LTD B/53,NEW YORK TOWER,5TH FLOOR,DASHRATH FARMS PVT LTD B/53, NEW YORK TOWER,5TH FLOOR,MONANG FARMS PVT LTD B/53, NEWYORK TOWER,5TH FLOOR,KINESH FARMS PVT LTD B/53, NEW YORK TOWER,5TH FLOOR,BHOJISHAN INFRASTRUCTURE PVT LTD. B/53,NEW YORK TOWER,PRATHMESH INVESTMENT PVT LTD B/53,NEW YORK TOWER,5TH FLOOR,RAMIYURY INVESTMENT PVT LTD B/53,NEW YORK TOWER,5TH FLOOR,NASHALVISH INVESTMENT PVT LTD B/53,NEWYORK TOWER,5TH FLOOR,,DASHRATH INVESTMENT PVT LTD B/53,NEWYORK TOWER,5TH FLOOR,SUDAMA INVESTMENT PVT LTD B/53, NEWYORK TOWER,5TH FLOOR,SHANTI FARMS PVT LTD B/53, NEW YORK TOWER,5TH FLOOR,SEJAL FARMS PVT LTD B/53,NEW YORK TOWER,5TH FLOOR,SHALIMAR FARMS PVT LTD B/53,NEW YORK TOWER.5TH FLOOR	MR MRUGEN K PUROHIT	DHIRUBHAI DHANJIBHAI PATEL,MANUBHAI MATHURBHAI ZINZALA,SONABEN CHHANABHAI RUPABHAI,DHARMESHBHAI PADAMSHIBHAI PATEL	RULE SERVED,MRS KETTY A MEHTA,MR DD VYAS

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566	AO/35/2008	20/02/2015	DHARMESHBHAI PADAMSHIBHAI PATEL,	MR AMIT V THAKKAR	DHIRUBHAI DHANJIBHAI PATEL,MANUBHAI MATHURBHAI JIJALAL,SONABEN CHHANABHAI RUPABHAI,PRATHMESH FARMS PVT. LTD,VIKRAM FARMS PVT LTD,RAMYURI FARMS PVT LTD,DASHRATH FARMS PVT LTD,MAUNANG FARMS PVT LTD,KRINESH FARMS PVT LTD,BHOJISHAN INFRASTRUCTURE PVT LTD,PRATHAMESH INVESTMENT PVT LTD,RAMYURI INVESTMENT PVT LTD,NASHALVISH INVESTMENT PVT LTD,DASHRATH INVESTMENT PVT LTD,SUDAMA FARMS PVT LTD,SHANTI FARMS PVT LTD,SEJAL FARMS PVT LTD,SHALIMAR FARMS PVT LTD	RULE SERVED,SERVED BY AFFIX.(R),MRS KETTY A MEHTA,MR DHAVAL D VYAS
567	AO/36/2008	24/07/2008	FATEH MOHMAD ROSHANBHAI SHAIKH,	MR YATIN SONI	MOHMAD YASIN ROSHANBHAI RANGREJ SINCE DECD. THROUGH HEIRS,KHATOONBIBI MOHMAD YASIN RANGREJ,MOHMAD YUSUF MOHMAD YASIN RANGREJ,MOHMAD AHMED MOHMAD YASIN RANGREJ,MOHMAD AARIF MOHMAD YASIN RANGREJ,MOHMAD SIDDIQUE,MOHMAD IMRAN MOHMAD YASIN RANGREJ,SHEHNAZBANU MOHMAD YASIN RANGREJ,NASIMBANU AYUBBHAI,AYSHABIBI MOHMAD IRFAN,AHMEDABAD MUNICIPAL CORPORATION THROUGH,TORRENT POWER AEC LTD	,MR CB DASTOOR,(MR RITESH K SONI)
568	AO/37/2008	17/07/2008	VINOD GORDHANDAS PATEL,	MR RC JANI	RAJENDRA CHANDULAL PATEL,MAHENDRAKUMAR CHANDULAL PATEL,NAVNITLAL CHANDULAL PATEL,CHANDULAL KESHAVLAL PATEL,PREMILABEN JITENDRABHAI PATEL,MANUBHAI KANTIBHAI AMIN,NATVARBHAI UMEDBHAI PATEL,SURESHCHANDRA GORDHANDAS PATELKARTA OF HUF,BHANUCHANDRA GORDHANDAS PATEL,MAHESHKUMAR GORDHANDAS PATEL,DHARESH BHANUCHANDRA PATEL,ULASH BHANUCHANDRA PATEL,HARSHAL BHANUCHANDRA PATEL,ARPITA SURESHCHANDRA PATEL,ALPABEN SURESHCHANDRA PATEL,KADAMBARI VINODCHANDRA PATEL,HETAMBARI VINODCHANDRA PATEL,DHARA BHANUCHANDRA PATEL	,MR PS CHAMPANERI
569	AO/38/2008	21/02/2012	HASMUKHLAL ISHWARLAL THAKKAR,	MR VL THAKKAR	ASHOKKUMAR JOITARAM PRAJAPATI,SHILPABEN BHARATKUMAR SANGHVAI,RAHULKUMAR BABULAL DOSHI,RAMESHCHANDRA SHANTILAL SHAH	MR MP PRAJAPATI,MR ANKIT Y BACHANI
570	AO/39/2008	18/04/2011	KHALPIBEN KALYANBHAI VALLABHBHAI DURLABHBHAI THROUGH HEIRS,MADHAVBHAI MANGUBHAI,CHHIKIBEN BHANABHAI,VIJAYBHAI BHANABHAI,GANGABEN KALYANBHAI VALLABHBHAI DURLABHBHAI,SAVITABEN KALYANBHAI VALLABHBHAI DURLABHBHAI,BABYBEN CHIMKABHAI,GIRISHKUMAR LALLUBHAI DESAI THROUGH POA,PRAFULBHAI DALSUKHBHAI DHUDHAT,MEERABEN CHHOTUBHAI KUNVARJI	MRS KETTY A MEHTA	KANKUBEN CHHANABHAI AHIR,PUSHPABEN CHHANABHAI AHIR,NAINABEN CHHANABEN AHIR	MR AMIT V THAKKAR
571	AO/40/2008	20/01/2009	JUDAL HIRENKUMAR NANAJIBHAI,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	KAREN PARATHIBHAI JESHANGBHAI,KAREN HETIBEN JESHANGBHAI,KAREN RAJIBEN HIRABHAI	MR MK VAKHARIA
572	AO/41/2008	1/12/2008	RASIKLAL S MARADIA,RAJEEV S MARADIA	MR JIGAR M PATEL	ICICI BANK LIMITED,RAKESH S MARADIA	NOTICE SERVED BY DS,SINGHI & CO

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
573	AO/42/2008	21/02/2008	BHALAJI ASHAJI THAKOR,	(MR BS BRAHMBHATT)	RUKHIBEN D/O SHAKRAJI ASHAJI,BAJIBEN D/O SHAKRAJI ASHAJI,VADILAL JAGJIVANDAS PATEL DECEASED THRO LEGAL HEIRS,MAHENDRABHAI VADILAL PATEL,BHARATBHAI VADILAL PATEL,ARUNABEN VADILAL PATEL,REKHABEN VADILAL PATEL,MRUDULABEN VADILAL PATEL,NIRUPAMABEN VADILAL PATEL,KALPANABEN KIRITBHAI,KIRITBHAI MAHENDRAPRASAD,NIKUNJ KIRITBHAI,JAY KIRITBHAI	
574	AO/44/2008	30/11/2009	SOLANKI JASHWANTKUMAR KESHAVLAL,	MR MEHUL H RATHOD	JAYANTIBHAI DHARMABHAI,ACHARYA CHANDRIKABEN TARACHAND,ACHARYA NARESHKUMAR TARACHAND.	NOTICE SERVED,MR JA ADESHRA,MR HIMANSU M PADHYA
575	AO/45/2008	14/06/2010	PIYUSH JAYANTILAL GANDHI OWNER OF M/S GANDHI ROAD,	MR DAKSHESH MEHTA	VALSAD NAGAR PALIKA,CHIEF OFFICERSHRI,PRESIDENT	RULE SERVED BY DS
576	AO/46/2008	11/11/2008	SAIDABEN AHMEDBHAI ISABHAI SALEH,	(MR SK BUKHARI)	MAFATBHAI CHANDULAL CHAUHAN,	
577	AO/47/2008	15/01/2009	NAVINBHAI VIRAJIBHAI PATEL,	(MR RAMESH K SHAH)	PUJABHAI RANCHHODBHAI PATEL,KAMALABEN PUJABHAI PATEL,BOMIN PVT LTD., JOINT STOCK COMPANY	DS AFF.NOT FILED (N),MR NEHAL R JOSHI
578	AO/48/2008	19/07/2017	ILABEN S SHAH,PRADIP MANSUKHLAL MEHTA,JAYANTILAL CHHOTALAL SHAH	MR JA ADESHRA	ZALAWAD JAIN SWETAQMBER MURTI PUJAK TAPA GACHCHA SAGH TRUST,KANTILAL CHUNILAL SHAH,HEMANDRA CHHABILDAS SHAH KAMLA VIHAR COMPLEX,CHARITY COMMISSIONER,NILESHBHAI KHIMCHAND SHAH,MANHARLAL PRABHUDAS SHAH,POPATLAL AMULAKHBHAI VORA,RAJENDRA JIVANLAL KUVADIA,HIMATLAL SHIVLAL SHAH,NILESH KHIMCHAND SHAH,SHRI MANHARLAL PRABHUDAS SHAH,SHRI POPATLAL AMULAKH VORA,RAJENDRA JIVANLAL KUWADIYA,HIMATLAL SHIVLAL SHAH	GOVERNMENT PLEADER,DELETED,RULE SERVED,RULE UNSERVED,MR GAURANG H BHATT,MS PJ DAVAWALA,MR C B UPADHYAYA, (MR ASHVIN M PANCHAL),MR JV VAGHELA
579	AO/49/2008	29/04/2009	VISHNUBHAI SHANKERBHAI PATEL (LATE),RAMESHBHAI VISHNUBHAI PATEL,KANUBHAI VISHNUBHAI PATEL,GOMTIBEN VISHNUBHAI PATEL W/O SHANTIBHAI PATEL	MR HRIDAY BUCH	SHARDABEN NARANDAS PATEL POA OF RAJENDRAKUMAR K PATEL,DINESHKUMAR KANUBHAI VISHNUBHAI PATEL	MR RAJESH K SHAH
580	AO/50/2008	9/4/2008	JAFRULLAHKHAN NURULLAHKHAN,	MR MTM HAKIM	A M C - THRO' MUNICIPAL COMMISSIONER,	
581	AO/51/2008	8/5/2008	PREMABEN R MARADIA,	MR KV SHELAT	NARENDRABHAI GORDHANBHAI PATEL,	
582	AO/52/2008	17/12/2008	HARJIVANBHAI THOBHANBHAI KASUNDRA,KARAMSHIBHAI KHIMJIBHAI PATEL,PARVATIBEN MAGANBHAI PATEL	MR JITENDRA M PATEL	JASHUBEN WD/O MOTIRAM LALLUBHAI,	MR AB MUNSHI
583	AO/53/2008	9/7/2008	RAMESHRAM RAMPRAVESH RAM,	MR AJ YAGNIK	KARNAVATI INDUSTRIAL ESTATE-2,AHMEDABAD MUNICIPAL COPORATIONTHROUGH MUNICIPAL COMMISSIONER,GUJARAT INDUSTRIAL DEVELOPMENTCOPORATION LTD THROUGH	
584	AO/54/2008	17/07/2008	JERAMBHAI JIVRAJBHAI,	MR AMIT V THAKKAR	BHIMJIBHAI KARSHANBHAI DANGAR,LAKHUBEN BHIMJIBHAI DANGAR,RAVJIBHAI VASTABHAI PATEL	
585	AO/55/2008	11/11/2008	ALI NOORMOHAMMED DINATH,	MR AMIT V THAKKAR	MEHUL AJITBHAI PITHAWALA,AAISHABIBI NOORMOHAMMED HAJI ISMAIL,ISMAIL YUSUF VAVLA,RAJ HARENKUMAR PAUTHAWALA (JARIWALA)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
586	AO/56/2008	21/08/2008	HAMABEN ASHIK NARSINH,	(MR TS NANAVATI)	VALIBEN THAKOREBHAI PATEL,SURESHBHAI THAKOREBHAI PATEL,PARESHBHAI THAKOREBHAI PATEL,HANSABEN THAKOREBHAI PATEL,MANJULABEN THAKOREBHAI PATEL,SUMITRABEN THAKOREBHAI PATEL,JAYANTIBHAI.V.PATEL SINCE DECDTHRO' HIS HEIRS,KAMUBEN WD/O JAYANTIBHAI PATEL,HARSHADBHAI JAYANTIBHAI PATEL,BAKUBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,MANISHABEN JAYANTIBHAI PATEL,RATUBEN VALABHAI PATEL,PRAKASH NIVURTI MORE,RAMJIBHAI DAHYABHAI BALDANIYA,ARJANBHAI LUMBABHAI HADIYA	,MR TUSHAR MEHTA
587	AO/57/2008	5/9/2008	HIMANSHUBHAI BABULAL PATEL,TEJASKUMAR BABULAL PATEL	(MR AJ SHASTRI)	ARJANBHAI LAXMANBHAI RAMANI,MANJULABEN ARJANBHAI RAMANI,GEETABEN ARJANBHAI RAMANI,JAYSUKHBHAI ARJANBHAI RAMANI,SHAILESH ARJANBHAI RAMANI,MANISHABEN ARJANBHAI RAMANI,BABUBHAI AMABALAL PATEL,DILIPKUMAR CHANDULAL PATEL,SNEHALKUMAR KANUBHAI PATEL	,(MR MAHENDRA K PATEL)
588	AO/58/2008	10/7/2013	BALDEVSINH LAXMANSINH SINGHAV,KISHORSINH KRISHNASINH SINGHAV	MRS KETTY A MEHTA	JAIRAMBHAI LALJIBHAI GAJERA,	MR HRIDAY BUCH,MR. JAY M THAKKAR
589	AO/59/2008	3/7/2008	TALIM INAYATALI MOHAMMED & FATIMA INAYATALI MOHAMMED,KHATIJA F PUNAVALA,FARUKBHAI INAYATALI TALIM,TOFIKBHAI INAYATALI TALIM,KAIJARBHAI INAYATALI TALIM,KAIKBHAI INAYATALI TALIM,IKBALBHAI INAYATALI TALIM	MR PARTHIV B SHAH	HAJI YUSUFBHAI SIDIKBHAI,NEW STARS DEVELOPERS ORGANIZERSAFA COMPLEX MARVAH DUPLEX,ABDUL JABBAR A SHAIKH,HAJI SAFI MOHAMMED IBRAHIM MEER,ZAKIRHUSEN YUSUFMIYA KAZI,AMIR AKIL AHMED,AAFTAB AHMED IQBAL AHMED SHAIKH,BAAGBAN MOHAMMED AIYUB HAJI,NAME NOT GIVEN AT THE TIME OF FILING,MUNSI MOHAMMED MUNAF NAZIR AHMED,MUNSI ARUNA MOHAMMED MUNAF,RASHID RAFIK AHMED PADHIYAR,RASHID RAFIK AHMED PADHIYAR,AMIN HAJI SAFIBHAI GANDHI,SAKIR RAFIK AAGVAN,ZAKIR RAFIKBHAI AAGVAN,SABERA ANVAR GANDHI,GULSHANBEN I GANDHI	,DS AFF.NOT FILED (N),MR NK MAJMUDAR,MR PR NANAVATI,MR ASHISH M DAGLI
590	AO/60/2008	4/3/2008	GULAMABBAS GULAMNABI SHAIKH,ANWARHUSEN GULAMRASUL SHAIKH	(MR H.S.MULIA)	MUMTAZKHAN KHUDABUX,ISHWARBHAI PARAGBHAI PATEL SINCE DECD. THROUGH HEIRS,NIRUBEN ISHWARBHAI PARAGBHAI PATEL,DEEPAK ISHWARBHAI PATEL,HEMABEN ISHWARBHAI PATEL,RAKESHBHAI ISHWARBHAI PATEL,BHARTIBEN ISHWARBHAI PATEL,NITABEN ISHWARBHAI PATEL,BHANUBEN DURLABHBHAI KESHAVBHAI,JAYABEN DURLABHBHAI KESHAVBHAI,DHANUBEN DURLABHBHAI KESHAVBHAI	

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591	AO/61/2008	28/08/2008	KESHUBHAI MOHANBHAI PATEL,	MR MEHUL SHARAD SHAH	PADMABEN @ RENUBEN RATILAL GANDABHAI BACHKANIWALA,LAXMANBHAI NANUBHAI BALAR,MANHARBHAI RATILAL BACHKANIWALA FOR HIMSELF & KARTA &,MADHURIBEN MANHARBHAI BACHKANIWALA,KALPESHKUMAR MANHARLAL BACHKANIWALA FOR HIMSELF & KARTA &,JAIDEEP KALPESHBHAI BACHKANIWALA (MINOR),AKHIL KALPESHBHAI BACHKANIWALAMINOR,ANSHUL KALPESHBHAU BACHKANIWALA (MINOR),BHAVNABEN KALPESHBHAI BACHKANIWALA,PIYUSHBHAI MANHARBHAI BACHKANIWALA FOR HIMSELF AND KARTA,GITABEN PIYUSHBHAI BACHKANIWALA,MIHIR PIYUSHBHAI BACHKANIWALA MINOR,VATSAL PIYUSHBHAI BACHKANIWALA MINOR,RIMABEN MANHARLAL BACHKANIWALA,HARIVADAN RATILAL BACHKANIWALA FOR HIMSELF & KARTA & MANAGER,LATABEN HARIVADANBHAI BACHKANIWALA,KETANBHAI HARIVADAN BACHKANIWALA FOR HIMSELF & KARTA &,PARTH KETANBHAI BACHKANIWALA MINOR,VRUNDA KETANBHAI BACHKANIWALA MINOR,LINABEN KETANBHAI BACHKANIWALA,DIVYESH HARIVADAN BACHKANIWALA FOR HIMSELF & KARTA & MANAGER,HANSAL DIVYESHBHAI BACHKANIWALA(MINOR),VANSHIKA DIVYESHBHAI BACHKANIWALA (MINOR),ARUNABEN DIVYESHBHAI BACHKANIWALA,RAKHI @ RESHMABEN HARIVADAN RATILAL BACHKANIWALA,MANJUBEN RATILAL GANDABHAI BACHKANIWALA,HANSABEN RATILAL GANDABHAI BACHKANIWALA,VINUBEN RATILAL GANDABHAI BACHKANIWALA,MADANBEN RATILAL GANDABHAI BACHKANIWALA	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),(MR RM CHHAYA),MR DC DAVE
592	AO/62/2008	22/08/2008	CITIZEN METALOI PVT LTD,	MR YV BRAHMBHATT	SHREE AMBICA INDUSTRIES,NATUBHAI MANGALDAS PATEL,DEVJIBHAI M PATEL,MAHESHBHAI CHANDULAL DAVDA,KIRITIBHAI PATEL,DHANRAJ RAMCHANDRA KHATRI,SAIYED MOINNU - ULHAK (KALUBHAI)	NOTICE SERVED BY DS,MR PANKAJ S CHAUDHARY,MR N P CHAUDHARY
593	AO/63/2008	26/02/2008	JAMNADAS NARANDAS,	MR ANSHIN H DESAI	JETHALAL BHAGVANJI AMALANI,	
594	AO/64/2008	17/07/2008	BABUBHAI KASANJI PATEL,	MR DHARMESH V SHAH	DALUBHAI KASANJI PATEL,JAGDISHBHAI LIMJIBHAI PATEL	,MR DAKSHESH MEHTA
595	AO/65/2008	27/02/2008	AMBAVI DHARMSHI @ BHURABHAI VAVIYA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RAMJI PETHA BERA,	
596	AO/66/2008	27/02/2008	AMBAVI DHARMSHI @ BHURABHAI VAVIYA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MALABHAI DHARMSAI VAVIYA,	

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597	AO/67/2008	11/5/2010	RAMILABEN VINUBHAI PATEL,VINUBHAI HARIBHAI PATEL	MRS KETTY A MEHTA	INDUBEN,D/O MAVJIBHAI RAMABHAI& W/O JAYANTIBHAI UMRIGAR,HASMUKHBHAI CHHOTUBHAI PATEL,SUMANBEN,D/O MAVJIBHAI RAMBHAI& W/O ARVINDBHAI,LALUBHAI MAVJIBHAI UMRIGAR,DHANUBEN,W/O LALUBHAI MAVJIBHAI UMRIGAR,HEMLATABEN,D/O LALUBHAI MAVJIBHAI UMRIGAR,BHAVNABEN,D/O LALUBHAI MAVJIBHAI UMRIGAR,RAJESH LALUBHAI UMRIGAR,HIRAN LALUBHAI UMRIGAR,JIVIBEN,D/O HANSIBEN & W/O PRABHUBHAI NARANBHAI,BHARTIBEN PARBHUBHAI UMRIGAR,JAGDISHBHAI PARBHUBHAI UMRIGAR.,MANJULA WD/O JAYADAN PARBHUBHAI UMRIGAR,NIRMALABEN PARBHUBHAI UMRIGAR,RANJANBEN PARBHUBHAI UMRIGAR,PRITESHBHAI PARBHUBHAI UMRIGAR,KUSUMBEN D/O PARBHUBHAI UMRIGAR & W/O SURESHBHAI,KALPESH @ KIRTI NAVINBHAI UMRIGAR,,PUSHPABEN WD/O NAVINBHAI PARBHUBHAI UMRIGAR.,SUMANBEN WD/O JAYANTIBHAI PARBHUBHAI,,KALPANABEN JAYANTIBHAI UMRIGAR.,PIYUSH JAYANTIBHAI UMRIGAR,,KUSUMBEN WD/O KANTIBHAI PARBHUBHAI(FIRST WIFE OF,TINABEN KANTIBHAI UMRIGAR,MUKESH KANTIBHAI UMRIGAR,,SANJAY KANTIBHAI UMRIGAR,,DAKSHABEN WD/O KANTIBHAI PARBHUBHAI(2ND WIFE OF,PRASHANT KANTILAL UMRIGAR,DENCY KANTIBHAI UMRIGAR,PARIMAL JAYAVADANBHAI UMRIGAR,MAYUR JAYVADANBHAI UMRIGAR,MITALI JAYVADANBHAI UMRIGAR,,SHOBHNABEN CHANDRAKANTBHAI PATEL,SNEHABEN CHANDRAKANTBHAI PATEL,KETANBHAI MANHARBHAI GANDHI,RAIDHANBHAI JIVABHAI BASIA,BHARATBHAI AMBALAL SHAH,CHANDUBHAI SHAMBHUBHAI PATEL,VISHWAJIT SINH VIJAYSINH YADAV,TARUNKUMAR KANTILAL RAVAL,GAUTAM KHODIDASBHAI PATEL,BHADRESHBHAI CHIMANLAL KAGADWALA,JATIN JAYANTILAL GANDHI,NATUBHAI N.PATEL	
598	AO/68/2008	28/04/2008	SANDIP ARUNKUMAR MISHRA,	(MR RA MISHRA)	TEJAL SANDIP MISHRA,	(MRS VD NANAVATI)
599	AO/69/2008	19/11/2009	KANUBHAI RANCHHODBHAI PATEL KARTA OF HIS HUF,MANUBHAI RANCHHODBHAI PATEL KARTA OF HIS HUF.EXPIRED.,SUSHEELABEN M PATEL.,SHANKERBHAI MANUBHAI PATEL,PARESHBHAI M.PATEL.,MONICABEN ASHWINBHAI PATEL.,URMILABEN MANUBHAI PATEL.,VARSHABEN BHARATKUMAR PATEL.,DAYARAMBHAI RANCHHODBHAI PATELKARTA OF HIS HUF,MAHESHBHAI RANCHHODBHAI PATEL KARTA OF HIS HUF SINCE,NEETABEN W/O MAHESHBHAI PATEL,BHUMIKA MAHESHBHAI PATEL,FEVIL MAHESHBHAI PATEL	MS DHARMISHTA RAVAL	TEXTILE CO-OP. HOUSING SOC. LTD. THRO' IT'S CHAIRMAN,	MR DR BHATT

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600	AO/70/2008	19/11/2009	HARISH KANTILAL PATEL,MUKESH KANTILAL PATEL,BHARAT KANTILAL PATEL	MS MEGHA JANI	TEXTILE CO-OP. HOUSING SOC LTD. THRO' IT'S CHAIRMAN,KANUBHAI RANCHHODBHAI PATEL PERSONALLY AS WELL AS KARTA,MANUBHAI RANCHHODBHAI PATEL EXPIRED.HEIRS.CA.2605/09.DTD.,SMT.SUSHEELABEN MANUBHAI PATEL,SHANKERBHAI MANUBHAI PATEL.,PARESHBHAI MANUBHAI PATEL.,SMT.MONIKABEN ASHWAINBHAI PATEL,,SMT.URMILABEN MANUBHAI PATEL.,SMT.VARSHABEN BHARATKUMAR PATEL.,DAYARAMBHAI RANCHHODBHAI PATELPERSONAALY AS WELL AS KARTA,MAHESHBHAI RANCCHODBHAI PATEL SINCE DECD. THRO' HIS HEIRS,NEETABEN W/O MAHESHBHAI PATEL,BHUMIKA MAHESHBHAI PATEL,FEVIL MAHESHBHAI PATEL	,MR DR BHATT,MS DHARMISHTA RAVAL
601	AO/72/2008	23/04/2008	ALISHAN CO-OP. HOUSING SOCIETYLIMITED,	MR NANDLAL THAKKAR	BACHUBHAI RAMJIBHAI,SHANTABEN RAMJIBHAI,SAVITABEN RAMJIBHAI,KHANIBEN RAMJIBHAI	NOTICE SERVED BY DS
602	AO/73/2008	20/06/2014	BARODA PHARMA PVT. LTD.,	DR RAJESH H ACHARYA	TORRENT PHARMACEUTICALS LTD.,,	(MR RR SHAH)
603	AO/74/2008	22/12/2008	PASCHIM GUJARAT VIJ COMPANY LTD,	(MR SN SINHA)	TRUESHAPE PRECISION CASTING PVT LTD.,	MR HASIT H JOSHI
604	AO/75/2008	30/04/2008	PARMAR RAISINH MOTISINH,PARMAR DILIPSINH MOTISINH	MR BS PATEL,MRS RANJAN B PATEL	NILESHBHAI JASBHAI PATEL,PARMAR NATWARSINH MOTISINH,PARMAR RANJITSINH MOTISINH,PARMAR ANANDBEN MOTISINH	NOTICE NOT RECD BACK
605	AO/76/2008	4/3/2008	MANOJBHAI GOVINDBHAI PATEL,	MR PR THAKKAR	KANTUBHAI RANCHHODBHAI PATEL,ISHWARBHAI MAGANBHAI PATEL,NARENDRABHAI MAGANLAL DALAL,USHABEN NARENDRABHAI DALAL,VIMALKANT KANCHANLAL TAILOR	,MR RR VAKIL
606	AO/77/2008	12/11/2008	CHANCHALBEN D/O RANCHHODBHAI MAKANBHAI WD/O THAKORBHAI,	MR AMIT V THAKKAR	BAI JELLY WD/O LALLUBHAI DULLABHBHAI,RAMANBHAI LALLUBHAI,HASMUKHBHAI LALLUBHAI,HASUBEN RAMESHBHAI OZA,HIRABHAI DHARMASHIBHAI PATEL,SHANTILAL MADANLAL SHAH,MEHULBHAI BHAICHANDBHAI PATEL,BHARATBHAI MANUBHAI VADODARIA,BALUBHAI NARANBHAI SINGALA	NOTICE SERVED BY DS,MR DC DAVE,MR MP SHAH,MS. KRUTI M SHAH,MR RAKESH R PATEL,MR SHAILESH C SHARMA
607	AO/78/2008	12/11/2009	LAXMIBEN RAJPUROHIT W/O LAXMANSINH,	NOTICE SERVED	LAXMANSINH RAMGOPALSINH RAJPUROHIT,RAMGOPALJI FOJUJI RAJPUROHIT,STATE OF GUJARAT REVENUE DEPARTMENT	GOVERNMENT PLEADER,SERVED BY AFFIX. (R)
608	AO/79/2008	15/10/2008	JITESH AMBALAL,ERIC SANKHILAL	MR TATTVAM K PATEL	SHANTABEN AMBALAL BABAJI THAKOR,AMITABEN KESHAVLAL PATEL,SAKARBEN VINODCHANDRA PATEL,KAPILABEN VINODCHANDRA PATEL,NYALCHANDRA ACHALDAS SHAH	NOTICE SERVED BY DS,MR RJ GOSWAMI,MR JV VAGHELA
609	AO/80/2008	21/08/2008	DINESHCHANDRA DWARKADAS PATEL,MANJULABEN DINESHCHANDRA PATEL,INDIRABEN ASHOKKUMAR PATEL,ASHOKBHAI DWARKADAS PATEL	MR JIGAR P RAVAL	OM CHAMBERS OWNERS ASSOCIATION,DURGA DEVELOPERS,CHANDUBHAI POPATBHAI PATEL,CHABILDAS RATIBHAI DESAI,KANTHIBHAI NAROTTAMBHAI PATEL	MR Y J PATEL,MR P P MAJMUDAR

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610	AO/81/2008	25/09/2008	LADUBEN MAKODBHAI PATEL,DULABHAI MAKODBHAI PATEL SINCE DECD. THROUGH HEIRS,VIJUBEN DULABHAI PATEL,ASHOKBHAI DULABHAI PATEL,ASHWINBHAI DULABHAI PATEL,KUNDANBEN DULABHAI PATEL,VIRUBEN MAKODBHAI PATEL,GILABHAI MAKODBHAI PATEL,JAGDISHCHANDRA MAKODBHAI PATEL	MR GM JOSHI	SHRINATH CORPORATION THROUGH HARIBHAI SHAMJIBHAI PATEL,ARVINDBHAI DEVRAJBHAI VAGHANI,SAVJIBHAI KALYANBHAI PATEL,RAMESHBHAI LAKSHMANBHAI PATEL,JADAVBHAI RAMJIBHAI PATEL (MONPARA) (HUF),ARVINDBHAI RAMJIBHAI MONPARA (HUF),RAMBHABEN JADAVBHAI MONPARA,MAKODBHAI SAVJIBHAI PATEL SINCE DECD. THROUGH HEIRS,KISHORBHAI ARJANBHAI PATEL,VIJAYBHAI ARJANBHAI PATEL,BHAVESHBHAI ARJANBHAI PATEL,SUB-REGISTRAR,TOWN PLANNING OFFICER TOWN PLANNING SCHEME NO.10,CHIEF EXECUTIVE OFFICER,STATE OF GUJARAT THROUGH	,(MR NIRZAR S DESAI)
611	AO/82/2008	23/04/2008	MADHYA GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	GANGA EXTRUSION ENGINEERS,	MR AR MAJMUDAR,MR HIMANSHU K PATEL
612	AO/83/2008	17/01/2011	BENABEN D/O GOSAIBHAI BHANGADBHAI SOLANKI,KANKUBEN WD/O RATANJIBHAI GOSAIBHAI SOLANKI.,HARISHBHAI RATANJIBHAI SOLANKI,BHARTIBEN RATANJIBHAI SOLANKI,SHARDABEN RATANJIBHAI SOLANKI,BHANUBEN RATANJIBHAI SOLANKI	MR MEHUL SHARAD SHAH	SAVITABEN WD/O BHIKHABHAI GOSABHAI,SURESHBHAI BHIKHABHAI SOLANKI,NAVINBHAI BHIKHABHAI SOLANKI DECEASED.CA.11498/08,DT.6.7.09,SUMANBEN WD/O.NAVINBHAI SOLANKI.,MINOR NAVINBHAI.THR.HER MOTHEROPPNT.NO.1,VINA NAVINBHAI THR.HER MOTHER 0PPNT.NO.1.,DIPU NAVINBHAI THR.HER MOTHER OPPNT.NO.1,BIPINBHAI PATEL (MANGUKIYA),MINAXIBEN BIPINBHAI MANGUKIYA	,NOTICE SERVED,NOTICE SERVED BY DS,MR BM MANGUKIYA
613	AO/84/2008	9/7/2008	YUSUFBHAI IBRAHIMBHAI CHHAMVALA,YASIN KARIMBHAI CHHAMVALA,SHAIRABIBI D/O AHMEDJI CHANDJI,YAKUBBHAI NABIBAKSH KABAN,SUGARABEN AHMEDHUSEN CHADVA	MR DIPAN DESAI	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
614	AO/85/2008	8/10/2008	KARTIKBHAI JASHUBHAI PATEL,	MR HARIN P RAVAL	RAMAJI VARVAJI SINCE DECD. THROUGH HEIRS,RUBIBEN WD/O RAMAJI VARVAJI,SHIVAJI RAMAJI,RAMANJI RAMAJI,VISHNUJI RAMAJI,JAYANTIJI AATAJI,AATAJI JUHAJI,GOPALJI AATAJI,KOKIBEN D/O RAMAJI VARVAJI,AMRUTBEN D/O RAMAJI VARVAJI,AMRUTBEN D/O RAMAJI VARVAJI,KANAJI VARVAJI,VIRAMJI LAXMANJI SINCE DECD. THROUGH HEIRS,KAMLABEN WD/O VIRAMJI LAXMANJI,JAYANTIJI VIRAMJI,KISHANNJI BALDEVJI VIRAMJI,BEBIBEN WD/O SHANTIJI VIRAMJI AND AS GUARDIAN OF MINOR:,LILABEN D/O VIRAMJI LAXMANJI,RAIBEN D/O VIRAMJI LAXMANJI,SAVITABEN D/O VIRAMJI LAXMANJI,KESARBEN D/O VIRAMJI LAXMANJI,BHARATJI VIRAMJI THAKORE,AMBABEN WD/O LAXMANJI VIRAMJI,DEVENDRASINH CHHATRASINH VAGHELA,NALINIBHAI PRANLAL VIBHAKAR,AMBIKA SMRUTI AGRICULTURE CO-OP SOCIETY LTD PART III,KOMALBEN AJITBHAI SHAH @ KOMALBEN DARSHANBHAI SHAH,ANARBEN AVNIDHARBHAI @ AGARBENNAMANBHAI SHAH,PRAVINBHAI TALAKSHIBHAI,JAYESHBHAI TALAKSHIBHAI	,NANAVATI ASSOCIATES
615	AO/86/2008	23/09/2008	KISHROBHAI JOITARAM BODANA,MUKESHBHAI JOITARAM BODANA,POPATBHAI JOITARAM BODANA,KANOBHAI JOITARAM BODANA	MR JM BAROT	KAMLESHBHAI MOHANBHAI BODANA,	MR SATYAM Y CHHAYA
616	AO/87/2008	14/08/2008	ARJUNDAS RIJHUMAL UTWANI,	MR VM DHOTRE	BHAGWANDAS HIRANAND VACHHANI,	MR DR BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
617	AO/88/2008	11/11/2008	HARESH RAMANLAL BHAVSAR,DARSHANABEN HARESHBHAI BHAVSAR	MR BM MANGUKIYA	DHARMANATH CO-OP OWNERS ASSOCIATION THROUGH CHAIRMAN,SIDDHARI CONSTRUCTION COMPANY THROUGH MEENABEN S SHAH	
618	AO/89/2008	28/01/2009	KAMLESHKUMAR GOVINDLAL SONI THRO' POA NAGJIBHAI.G.DESAI,	MR MB GOHIL	KALAJI SHAKUJI THRO' POA JAYANTILAL CHUNILAL PATEL,LAKHAJI SHAKUJI THRO' POA JAYANTILAL CHUNILAL PATEL,GABHAJI MAFATJI THRO' POA JAYANTILAL CHUNILAL PATEL,VELAJI JHELAJI THRO' POA JAYANTILAL CHUNILAL PATEL,CHANCHIBEN JENAJI THRO' POA JAYANTILAL CHUNILAL PATEL,KANTIJI MAFAJI THRO' POA JAYANTILAL CHUNILAL PATEL,BHIKHIBEN MAFAJI THRO' POA JAYANTILAL CHUNILAL PATEL,RAMAJI FAKAJI THRO' POA JAYANTILAL CHUNILAL PATEL,SHANKERJI CHANDUJI THRO' POA JAYANTILAL CHUNILAL PATEL,VISHNUJI CHANDUJI THRO' POA JAYANTILAL CHUNILAL PATEL,SHAILESH CHANDUJI THRO' POA JAYANTILAL CHUNILAL PATEL,THE CHAIRMAN/SECRETARY GAYATRIKRUPA CO.OP.HSG.SOC.LTD,PASHWANATH PRABHU(VEJALPUR) CO.OP. HSG.SOCIETY LTD.,AHMEDABAD URBAN DEVELOPMENT AUTHORITY (AUDA UNIT NO.1)	
619	AO/90/2008	29/08/2008	RATILAL JAGJIVANDAS MISTRY,	MR UTPAL M PANCHAL	MOHANLAL BALUBHAI PATEL,	MRS KETTY A MEHTA
620	AO/92/2008	24/11/2008	VIJAYSINH KARSHANJI SAMA,	MR JS YADAV,MR SUDHIR SHAH	CHHAGAN KAYA HARIJAN,	(MR NV ANJARIA)
621	AO/93/2008	29/06/2009	RITA MAHENDRABHAI SHAH,	MR SUNIL S JOSHI	BHANENDRA KANTILAL,CHANDRAKANT (CHANDUBHAI) KANTILAL,CHHAGANBHAI KANTILAL,VIRENDRA KANTILAL,BALMUKUND KANTILAL,BHANUBEN KANTILAL,TULSIBEN KANTILAL,MANJULABEN KANTILAL,KALABEN KANTILAL,RAMILABEN KANTILAL,URMILABEN KANTILAL,JAYABEN WD/O KANTILAL PUNJABHAI.DELETED.,PARTHIV MAHENDRABHAI MEHTA,VAISHALIBEN BHURABHAI RANOLIYA,DIPAK NANCHAND SHAH,ASHISHBHAI MAHENDRABHAI MEHTA	DELETED,MR JIGAR M PATEL
622	AO/94/2008	28/03/2008	SABBIRBHAI ABDUL HUSAIN MODI,NARUDDINBHAI HATIMBHAI LOKHANDWALA	MR TUSHAR MEHTA	INDRAJITSINH BHAGWATSINH RATHOD,JAIDEEPSINH BHAGWATSINH RATHOD,VIJAYABA BHAGWATSINH RATHOD,BALWANTSINH GAMUBHA JADEJA	(MR NIKHIL S KARIEL)
623	AO/95/2008	11/8/2016	MUNDRA INTERNATIONAL CONTAINERTERMINAL PVT LTD,	J SAGAR ASSOCIATES	MUNDRA PORT & SPECIAL ECONOMICZONE LTD,GUJARAT MARITIME BOARD	M/S TRIVEDI & GUPTA,(MS SK VISHEN)
624	AO/96/2008	22/09/2008	POPATBHAI GOVINDBHAI VEKARIA,MADHAVJI POPATBHAI VEKARIA,KESHAVJI POPATBHAI VEKARIA,JENTIBHAI POPATBHAI VEKARIA,MANJULABEN POPATBHAI VEKARIA,RANJANBEN POPATBHAI VEKARIA	MR ANSHIN H DESAI	VALLABHBHAI NATHABHAI PATEL,	MR PREMAL R JOSHI
625	AO/97/2008	9/4/2008	PARSOTTAMBHAI RAMJIBHAI VEKARIA,DAMJIBHAI RAMJIBHAI VEKARIA,BABUBHAI RAMJIBHAI VEKARIA	MR ANSHIN H DESAI	VALLABHBHAI NATHABHAI PATEL,	MR PREMAL R JOSHI
626	AO/98/2008	23/01/2009	SUMANBEN WD/O DILIPBHAI MADHAVLAL GHIYA,FALGUNIBEN D/O DILIPBHAI MADHAVLAL GHIYA & W/O.AKSHAY	MR NV GANDHI	NILIMABEN D/O DILIPBHAI MADHAVLAL GHIYA & W/O.B.S.SHAH,	MR MA KHARADI
627	AO/99/2008	7/12/2009	MAHENDRABHAI V PATEL,	MR YATIN SONI	HIMMATSINH DAHYUSINH ZALA,	(MR PARESH M DARJI)
628	AO/100/2008	1/12/2008	RANJITLAL CHHABILDAS MITHAIWALA,PRAVINCHANDRA AMRUTLAL BHOGAWALA,PUSHPABEN KANAIYALAL SOPARIWALA	(MR AJ SHASTRI)	GORDHANBHAI PUNJIRAMBHAI PATEL,	MR VIRENDRA BAHETI
629	AO/101/2008	20/04/2010	JITENDRASINH M KHACHER,	MR PURVISH J MALKAN	MANOJ TRADING COMPANY,	

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630	AO/102/2008	5/9/2008	BHARTI AIRTEL LIMITED THRO NIKHIL SHAH,	MR SHALIN N MEHTA	SWETA INDANE AGENCIES,	MR ANKUR Y OZA,MR GAURAV K MEHTA
631	AO/103/2008	10/8/2009	DINESHBHAI PARSHOTTAM VARA,KANTILAL PARSHOTTAM VARA,AMRUTABEN PARSHOTTAM VARA,JAYABEN KANTILAL DHOKIA,RAMABEN VINODBHAI DHOKIA D/O. PARSHOTTAM LAKMANBHAI	MR DHAVAL D VYAS	PARSHOTTAM LAKMANBHAI VARA,ANILBHAI PARSHOTTAMBHAI VARA,NARMADABEN PARSHOTTAMBHAI BHARDAVA D/O PARSHOTTAM,MALIBEN ARJANBHAI RANAVAYA,MURUBHAI BALUBHAI RANAVAYA	(MR BD KARIA),MR AMAR D MITHANI
632	AO/104/2008	28/01/2009	SAGARBHAI SARTANBHAI RABARI,	MR BHARAT R PANDYA	LASIBEN. D/O KALAJI MERAJI,REVABEN. D/O KALAJI MERAJI,DIVABEN. D/O KALAJI MERAJI,LALO @ LILIBEN. D/O RAMTUJI SANAJI,JHALU. D/O RAMTUJI SANANJI,SAKRIBEN. WD/O RAMTUJI SANAJI,BALUBEN. D/O RAMTUJI SANAJI,AMBALAL RAMTUJI THAKOR,RAMESHJI RAMTUJI THAKOR (MINOR) THRO. HIS LEGAL,DHEERAJBHAI PRABHATBHA,KAMLABEN CHANDUBHAI,MANILAL MADHAVBHAI,RAVJIBHAI PRABHUDAS,RAMBAIBEN KESHAVLAL THRO.POA VIJAYBHAI,DILIPSINH NATVARSINH,JAYWANTSINH NATVARSINH	
633	AO/105/2008	11/7/2008	GOVINDBHAI MAGANBHAI PARMAR,	MR KL DAVE	DALABHAI KUBERBHAI PARMAR,	THAKKAR AND PAHWA ADVOCATES
634	AO/106/2008	16/12/2008	PITHABHAI KARSHANBHAI,PAMIBEN WD/O PITHABHAI KARSANBHAI VARU,GAURIBEN D/O PITHABHAI KARSANBHAI VARU, AKSHAY BHUVAN,REKHABEN D/O PITHABHAI KARSANBHAI VARU, SANSKAN,B-201,NR.L.P,SHUSILABEN D/O PITHABHAI KARSANBHAI VARU, KRUSHNAKRUPA SARU,PARULBEN D/O PITHABHAI KARSAN BHAI VARU, KRUSHNAKRUPA SARU,LAXMIBEN D/O PITHABHAI KARSAN BHAI VARU, CHAKKAR GADH ROAD,,RAJESHBHAI PITHABHAI SELF AND POA HOLDER OF NOS.,RAJUBHAI DHARAMSHIBHAI	MR AMIT V THAKKAR	MAGANBHAI CHELABHAI RABARI,BHIKHUBHAI RAMUBHAI,RAMESHBHAI RAMUBHAI,PRAVINBHAI RAMUBHAI,SHASHIKANT RAMUBHAI,JAYESHBHAI RAMUBHAI,PREMILABEN RAMUBHAI,NIRUBEN RAMUBHAI,PADMABEN RAMUBHAI,JERAMBHAI MAVJIBHAI,BABUBHAI MADHABAHI SAVANI	NOTICE SERVED BY DS,MR HARIT N SOMPURA
635	AO/107/2008	21/04/2008	FORMS & HUES THRO SONIYAA AHUJA,	MR GT DAYANI	PIRAMYD RETAIL LTD,	MR BK DAMANI
636	AO/108/2008	20/01/2009	RANJANBEN MANSUKHLAL MEHTA,HITENDRA MANSUKHLAL MEHTA	MR BY MANKAD	DINESHKUMAR PREMCHAND MEHTA,STATE OF GUJARAT,BHUJ AREA DEVELOPMENT AUTHORITY,BHUJ AREA DEVELOPMENT AUTHORITY,BHUJ AREA DEVELOPMENT AUTHORITY,BHUJ AREA DEVELOPMENT AUTHORITY	GOVERNMENT PLEADER,(MR RM CHHAYA),MR MEHUL S SHAH, (MR SURESHM SHAH)
637	AO/109/2008	16/09/2008	RANABHAI GHELABHAI WADHER,	MR ANSHIN H DESAI	SATISHBHAI HARIBHAI ANANDVANI,	MR RC KAKKAD
638	AO/110/2008	16/09/2008	RANABHAI GHELABHAI WADHER,	MR ANSHIN H DESAI	SATISHBHAI HARIBHAI ANANDVANI,	MR RC KAKKAD
639	AO/111/2008	2/12/2008	SUNDARJI PUJABHAI PATEL,YOGESHBHAI SUNDARJIBHAI PATEL,KAMLESHBHAI SUNDARJIBHAI PATEL,ARTIBEN YOGESHBHAI PATEL,NIPABEN KAMLESHBHAI PATEL,MINOR LOVE YOGESHBHAI PATEL THRO YOGESHBHAI S PATEL,MINOR KEVAL KAMLESHBHAI PATEL THRO KAMLESHBHAI S PATEL	(MR UMESH A TRIVEDI)	ASHOKBHAI SUNDARJIBHAI PATEL,VINODBHAI SUNDARJIBHAI PATEL,VIKRAMBHAI SUNDARJIBHAI PATEL,KUSUMBEN ASHOKBHAI PATEL,JYOTIBEN VINODBHAI PATEL,SURBHIBEN VIKARAMBHAI PATEL	(MR S N THAKKAR),MR VIMAL M PATEL
640	AO/112/2008	5/9/2008	HEIRS OF DECEASED RUDABHAI BHIMABHAI,AJAWALIBEN RUDABHAI,DHARMASHIBHAI BHIKHABHAI,KALUBHAI RUDABHAI,PARVATIBEN RUDABHAI,SHARDABEN RUDABHAI,BHIMABHAI BHIKHABHAI,VALLABHBHAI BHIKHABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHANUBHAI BHAWANBHAI JANI,SHOBHRAJ BUILDERS,VAJERAM VALJIBHAI RAMAN DECEASED THRO LEGAL HEIRS,GANGABEN VAJERAM,ASHOK VAJERAM,KISHOR VAJERAM	,MS RV ACHARYA
641	AO/113/2008	2/12/2008	BARDOLI PRADESH KUTCHH KADVA PATIDAR SAMAJ,	(MR AJ SHASTRI)	NITINBHAI GOPALBHAI RANA,ABDUL HAFIZ ABDUL HEMULLA,SIDIQBHAI IBRAHIM PATEL,ISMAIL IBRAHIM,SABBIR MUSEJI LUNAT,SIDIQ AHMAD IBRAHIM PATEL,SIDIQ AHMAD IBRAHIM PATEL,SIDIQ AHMAD IBRAHIM PATEL & HARUN IBRAHIM PATEL	DS AFF.NOT FILED (N),MR NV GANDHI,MR AMIT N CHAUDHARY

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642	AO/114/2008	24/07/2008	ARVIND RATILAL PANDYA,	MR SANJAY R GUPTA	SUSHILABEN CHINUBHAI SHAH,	MR RAVINDRA SHAH
643	AO/115/2008	3/4/2008	VINABEN DEVIDAS MUTHREJA,RITESH DEVIDAS MUTHREJA,DEEPABEN DEVIDAS MUTHREJA	MR ASHOK N PARMAR	KISHORKUMAR GHANSHAMDAS MUTHREJA,	
644	AO/116/2008	3/4/2008	LAXMAN JHULA CO-OP. HOUSING SOCIETY LTD,	MR AR GUPTA	BHARAT DAIRY PARLOUR,	
645	AO/117/2008	10/11/2008	HARSHABEN @ SONALBEN SANJAY BHAI PATEL D/O HARIVADANBHAI,	MR DEVANG T SHAH	HARIVADANBHAI PURUSHOTTAMDAS PATEL,SHAILESHBHAI HARIVADAN PATEL,JAYESHBHAI HARIVADANBHAI PATEL,HANSABEN W/O HARIVADANBHAI PURUSHOTTAMBHAI PATEL,THAKORBHAI PURUSHOTTAMBHAI PATEL,ARUNABEN THAKOREBHAI PATEL,TEJASHBHAI THAKOREBHAI PATEL,UNNATIBEN THAKOREBHAI PATEL,BHOGILAL GOPALBHAI PATEL,KAMUBN WD/O BALUBHAI GOPALBHAIPATEL,DAKSHABEN BALUBHAI PATEL,BHARATBHAI BALUBHAI PATEL,CHETANBHAI BALUBHAI PATEL	NOTICE SERVED BY DS,(MR CL SONI)
646	AO/118/2008	5/9/2008	SHIVANI ADS,	MR PREMAL R JOSHI	MINABEN ISHWARLAL BHAVSAR,	MR AB MUNSHI
647	AO/119/2008	2/12/2008	FAKIR BHARMALSHA MAMDASA JUNEJA,	MS JIRGA D JHAVERI	BRAHMAN SHANTABEN JEHAJI W/O BRAHMAN MANARAM RAICHANDJI,FAKIR RAHIMABAI MAMDASHA W/O FAKIR GULABSHA BALUSHAH	NOTICE SERVED BY DS,MR MEHUL H RATHOD
648	AO/120/2008	14/06/2010	MAGANBHAI BHAYABHAI GELANI,BABUBHAI RAVJIBHAI VEKARIA,MANUBHAI GOBARBHAI KANDARIA,DEVSIBHAI BHAGVANBHAI SAVALIA,JANAKBHAI GOVINDBHAI	MR AJ YAGNIK	JAGADGURU SHRI VALLABHACHARYA VISHVAKALYAN TRUST,JAGADGURU SHRI VALLABHACHARYA VIDHYADHAM,PARAM PUJYA SHRI VALLABHARAIJIGOVINDRAIJI,SHASHIKANT MANGALDAS MARFATIA DECEASED BUT STILL ON RECORD,GO. GOPESHRAIJI BALKRUSHNARAI-JI MAHARAJ,GO. MUKUNDRAIJI BALKRUSHNARAI-JI MAHARAJ,GORDHANBHAI LAXMANBHAI RADADIYA,HIRJIBHAI JIVABHAI KANANI,DURLABHBHAI BHAGWANJI,MAGANBHAI BACHUBHAI RADADIYA,PREMIBEN D/O HIRABHAI JOGABHAIDECEASED THRO LEGAL HEIR,GO. SHRI KALYANRAIJI GOVINDRAIJI MAHARAJ	NOTICE SERVED BY DS,MR PR NANAVATI,(MR AY KOGJE)
649	AO/121/2008	14/06/2010	GORDHANBHAI LAXMANBHAI RADADIYA,MADHAVJIBHAI MANJIBHAI BARVADIA,HIRJIBHAI JIVABHAI KANANI,DURLABHBHAI BHAGWANJI	MR SHALIN N MEHTA	JAGADGURU SHRI VALLABHACHARYA VISHVAKALYAN TRUST,JAGADGURU SHRI VALLABHACHARYA VIDHYADHAM,PARAM PUJYA SHRI VALLABHARAIJIGOVINDRAIJI,SHASHIKANT MANGALDAS MARFATIA DECEASED,GO. GOPESHRAIJI BALKRUSHNARAI-JI MAHARAJ,GO. MUKUNDRAIJI BALKRUSHNARAI-JI MAHARAJ,MAGANBHAI BHAYABHAI GELANI,BABUBHAI RAVJIBHAI VEKARIA,MANUBHAI GOBARBHAI KANDARIA,DEVSIBHAI BHAGVANBHAI SAVALIA,JANAKBHAI GOVINDBHAI,MAGANBHAI BACHUBHAI RADADIYA,PREMIBEN D/O HIRABHAI JOGABHAIDECEASE THRO LEGAL HEIR,GO. SHRI KALYANRAIJI GOVINDRAIJI MAHARAJ	,NOTICE SERVED BY DS,MR PR NANAVATI,(MR AY KOGJE)
650	AO/122/2008	20/10/2008	DEVAN KANTILAL SHAH,	(MR JB PARDIWALA)	VIJAYANT CO-OP. HSG. SOC. LTD,	MR ZUBIN F BHARDA
651	AO/123/2008	10/7/2008	RAGHAVBHAI KHODABHAI BUDHELIA,BHAGVANBHAI SAMANTBHAI BHARVAD	MR RJ OZA	GULAMALI MOHMADALI MEGHANI,KHERUNISABEN GULAMHUSSAIN MEGHANI,MASUMABEN GULAMALI MEGHANI,NAVNITRAI JAYANTILAL MEHTA,NATVARLAL JAYANTILAL MEHTA	,MR HARSHIT S TOLIA
652	AO/124/2008	13/11/2008	ENTERTAINMENT NETWORK (INDIA) LTD,	NANAVATI ASSOCIATES	DEVAKI MARKS,	MR BK DAMANI
653	AO/125/2008	27/06/2008	PRAJAPATI RAMESHBHAI LAXMANBHAI,	MR MP PRAJAPATI	PRAJAPATI HIRABHAI KARSANBHAI,	
654	AO/126/2008	26/06/2009	BACHUBHAI BHAGWANBHAI,	MR PRAVIN GONDALIYA	DEVRAJBHAI BHAGWANBHAI,JAYANTIBHAI BHAGWANBHAI THRO' POA NILESHBHAI JAYANTIBHAI	MR MRUGEN K PUROHIT,MR DEVANG VYAS

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655	AO/127/2008	7/7/2017	SANTABEN W/O RAMANBHAI NATHABHAI PATEL,PRADEEPBHAI @ LALBHAI PATEL	MR GAURANG K PATEL	GEETABEN @ USHABEN W/O RASHMIKANT RAMANBHAI PATEL,MINOR KARAN RASMIKANT PATEL,VELABHAI RATNABHAI BHARVAD,JHALABHAI RATNABHAI BHARVAD	,MR HR PRAJAPATI,MR MAHESH BHAVSAR,MR M K SHRIVASTAV
656	AO/128/2008	8/12/2008	RENUBEN W/O JASUBHAI RAMANBHAIPATEL,MINOR NIYATIBEN JASUBHAI RAMANBHAI PATEL,MINOR PRATIK JASUBAI RAMANBHAIPATEL - THRO'NATURAL GUARDIAN,SHILPABEN W/O BHARATBHAI RAMANBHAI PATEL,UVANG BHARATBHAI RAMANBHAI PATEL	MR AJAY R MEHTA	BHARATBHAI RAMANBHAI PATEL,BHARTIBEN D/O RAMANLAL NARAYANLAL PATEL,VASANTBHAI RAMANLAL PATEL,JASUBHAI RAMANBHAI PATEL,NATVARBHAI NARAYANBHAI PATEL,CHANDRAKANTBHAI NARAYANBHAI PATEL,CHANCHALBEN NARANBHAI KALYANBHAI PATEL,KAMLABEN NARANBHAI KALYANBHAI PATEL,ADHUNIK PATEL PARK CO-OPERATIVE HOUSING SOC LTD THROUGH,HEMENDRABHAI LILACHAND SHAH,VISNAGAR NAGRIK SAHAKARI BANK LTD,AHMEDABAD DISTRICT CO-OEPRATIVE BANK LTD THROUGH MANAGER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR DHARMESH V SHAH,MR. S. M. GOHIL
657	AO/129/2008	17/07/2008	IMTIYAZALI MOHAMMEDALI SAIYED,SADIQALI IMTIYAZALI SAIYED,SADRUNISA BASHIRUDDIN SAIYED	MR CJ VIN	AHMEDABAD MUNICIPAL CORPORATION,	
658	AO/130/2008	28/10/2009	DECEASED HIRALAL SOMABHAI CONTRACTOR THRO HEIRS,AJAY HIRALAL CONTRACTOR,RAJENDRA HIRALAL CONTRACTOR	MR NV GANDHI,MR MANAN A SHAH	HARSHADBHAI @ SURESHBHAI SOMABHAI DECEASED,JASWANTIBEN WD/O HARSHADBHAI @ SURESHBHAI SOMABHAI,PARESHKUMAR HARSHADBHAI @ SURESHBHAI SOMABHAI,DEVENDRA HARSHADBHAI @ SURESHBHAI SOMABHAI,MANISHA HEMANBHAI VADIWALA,PARESHKUMAR HARSHADBHAI,DEVENDRAKUMAR HARSHADBHAI,BALVANTBHAI @ BHIKHUBHAI SOMABHAI BHANDARI,MINOR BHISHMADART @ DHRU BALVANTRAI,REVABEN JINABHAI BHUTA DECEASED THRO LEGAL HEIRS,ANIL JINABHAI,RAJESH JINABHAI,HITESH JINABHAI,NIRMALA @ BHIKHIBEN DHANSUKH BHAI,JYOTIBEN MANHARLAL,RANJANBEN MANHARLAL,KESARBEN @ KAMUBEN BALDEVBHAI VADILAL,LILAWATI FARSRAM RAM BHUTTA,SHARDABEN KANTILAL,BHANUMATI NATHUBHAI,MANJULABEN VASANTLAL,NARENDRA LALBHAI CONTRACTOR,VASANTBHAI BALUBHAI,ISHWARLAL BALUBHAI,RUNJLAL BALUBHAI,ASHOKKUMAR BALUBHAI,SANMUKHLAL BALUBHAI,ULLAS BALUBHAI,HASMUKHBHAI DAHYABHAI,MANILAL MANCHARAM,SANMUKHLAL NANABHAI GATOREWALA,CHIMANLAL MOHANLALA GATOREWALA,VIRENDRAKUMAR ANUBHAI SHAH,CHAMPAKLAL AMBARAM JARIWALA	,DELETED,MR RS SANJANWALA
659	AO/131/2008	11/9/2008	BHIKHAJI VISAJI THAKORE,MAHESHKUMAR BHIKHAJI CHAUHAN	THAKKAR AND PAHWA ADVOCATES	BHAGABHAI BECHARDAS PATEL,RANJEET HOTHAJI THAKORE,HANSABEN WD/O HOTHAJI KALAJI THAKORE,MUKESH HOTHAJI THAKORE,PALIBEN KALAJI RAMAJI THAKORE,ANUBEN KALAJI THAKORE,KALIBEN @ MANGUBEN KALAJI THAKORE	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
660	AO/132/2008	12/9/2008	BHAGWANDAS K PATEL,RAMBAI K PATEL	MR SHITAL R PATEL	SAIYED MUSTUFALI IMAMMIYA,SAIYED TANVIRHUSSEIN IMAMMIYA,SAIYED NAJRANABANU IMAMMIYA,SAIYED PIRUMIYA ACCHAMIYA,PATEL RAMANBHAI BABUBHAI,PATEL KISHORBHAI BHAILALBHAI	,MR YV BRAHMBHATT
661	AO/133/2008	4/11/2009	DHARA SEEDS,	MR TEJAS M BAROT	GUJARAT FARM SEEDS (PVT) LTD,	(MR RR SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
662	AO/134/2008	27/08/2009	RAMESHBHAI BHAILALBHAI SHAH,SEVANTILAL CHUNILAL PARIKH,SAMIP SURESHBHAI SHAH,ASHITBHAI JITENDRABHAI SHAH	MR BHARAT R PANDYA	PANKAJYKUMAR JAYANTILAL DALAL,SULOCHANABEN CHANDULAL DALAL	MR AMAR N BHATT,MR KV SHELAT
663	AO/135/2008	7/10/2008	LEGAL HEIRS OF DECEASED CHINUBHIA JALUBHAI CHUNARA,MANUBHAI CHINUBHAI CHUNARA,VINUBHAI CHINUBHAI CHUNARA,NANUBHAI GOVINDBHAI RATHOD,MANJUBEN MANUBHAI CHITARA,BHAGUBHAI SOMABHAI RATHOD,SANADBHAI CHUNILAL CHITARA,CHHOTUBHAI BHULABHAI RATHOD	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA),(MR RITESH K SONI)
664	AO/136/2008	6/10/2008	RAMNIKLAL HIRJIBHAI DESAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL CORPORATION,	MR MAULIN R RAVAL,MS SHIVYA A DESAI
665	AO/137/2008	5/8/2008	KIRTI BANSILAL BHAVSAR PARTNER OF NIYON ELECTRONICS,NATVARLAL HIRALAL MODI,AMRUTLAL BHAGVANDAS PATVARI,HIRABEN RATANSINH RATHOD THRO POA BHUPENDRASINH R RATHOD,NATVARLAL AMARSINHBHAI,MIRCHUMAL PARUMAL	(MR RN SHAH)	AHMEDABAD MUNICIPAL CORPORATION,SHRI VASANT GAJENDRA GARKAR SMARAK TRUST, FOR MEDICAL,VIKRAMSINH ADESINH PARMAR,BABURAV SHANKARLAL PRADHAN,ASHOKKUMAR ADESINH PARMAR	,HL PATEL ADVOCATES,(MR RITESH K SONI)
666	AO/138/2008	14/06/2010	GO. SHRI KALYANRAIJI GOVIND- RAIJI MAHARAJ,	MR JAL S. UNWALLA,MR AJ YAGNIK	JAGADGURU SHRI VALLABHACHARYA VISHVAKALYAN TRUST,JAGADGURU SHRI VALLABHACHARYA VIDHYADHAM,PARAM PUJYA SHRI VALLABHARAIJIGOVINDRAIJI,SHASHIKANT MANGALDAS MARFATIA DECEASED,GO. GOPESHRAIJI BALKRUSHNARAI-JI MAHARAJ,GO. MUKUNDRAIJI BALKRUSHNARAI-JI MAHARAJ,MAGANBHAI BHAYABHAI GELANI,BABUBHAI RAVJIBHAI VEKARIA,MANUBHAI GOBARBHAI KANDARIA,DEVSIBHAI BHAGVANBHAI SAVALIA,JANAKBHAI GOVINDBHAI,GORDHANBHAI LAXMANBHAI RADADIYA,MADHAVJIBHAI MANJIBHAI BARVALIYA,HIRJIBHAI JIVABHAI KANANI,DURLABHBHAI BHAGWANJI,MAGANBHAI BACHUBHAI RADADIYA,PREMIBEN D/O HIRABHAI JOGABHAIDECEASED THRO HEIR KANTIBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR PR NANAVATI
667	AO/139/2008	19/09/2008	DINESH SHANTILAL SHAH,ARVINDBHAI CHINUBHAI BHARWAD	(MR A J PATEL)	BHURUBHAI BHAVUBHAI,RAMLABEN BHAVUBHAI,JAMLABEN BHAVUBHAI,VASANTBEN BHAVUBHAI,AMARBEN BHAVUBHAI,BUDHABHAI BHAVUBHAI,HIRABEN WD/O BHAVUBHAI KALUBHAI	MR JN JADEJA
668	AO/140/2008	10/7/2008	A M C,	(MR RITESH K SONI)	PIYUSH CHANDULAL SONI THROUGH HEIR BHAVIN P SONI,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
669	AO/141/2008	10/7/2008	A M C,	(MR RITESH K SONI)	GOVINDRAM TOTARAM CHELLANI,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
670	AO/142/2008	10/7/2008	A M C,	(MR RITESH K SONI)	MAGANBHAI KODARJI,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
671	AO/143/2008	10/7/2008	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	KANAKLATABEN WD/O PIYUSH CHANDULAL SONI,	
672	AO/144/2008	14/10/2008	AGRAWAL POLYFOAMS PVT LTD,GANSHYAM AGRAWAL,SANJAY MANGAL	MR AJ YAGNIK	DELTA RUBBER & PLASTIC PRODUCTS,TARUN AGRAWAL,DIPAK MANGAL	NOTICE SERVED BY DS,MR KM PATEL,MR JIGAR M PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
673	AO/145/2008	28/01/2009	HARISHBHAI VALLBHBHAI PATEL,KANTIBHAI VALLABHBHAI PATEL,JASHUBEN VALLABHBHAI PATEL W/O VINUBHAI NATHUBHAI PATEL,LILAVATIBEN WD/O JAYANTIBHAI VALLABHBHAI PATEL,NILESH @ DIPU JAYANTIBHAI PATEL,BIPINBHAI JAYANTIBHAI PATEL	MR DHAVAL M BAROT	NATVARLAL BHIKHABHAI PATEL,JASHMATBHAI GORDHANBHAI KEVARIA,NARSIBHAI RAMJIBHAI KEVADIA,SHANTIBEN RAMANLAL PATEL,JAYANTIBHAI GANDABHAI PATEL,THAKOREBHAI PARBHUBHAI PATEL,BABUBHAI PARBHUBHAI PATEL,HASMUKHBHAI PARBHUBHAI PATEL,SOMIBEN D/O PARBHUBHAI NARSINHBHAI PATEL,PALIBEN D/O PARBHUBHAI NARSINHBHAI PATEL,KAILASHBEN D/O PARBHUBHAI NARSHINHBHAI PATEL,MANIBEN WD/O MAGANBHAI NATHUBHAI,MANIBEN WD/O BHANABHAI NATHUBHAI,SUKHABHAI SOMABHAI PATEL,DAHIBEN WD/O SOMABHAI NARSINHBHAI,JAMNABEN SOMABHAI PATEL,RAMANBEN SOMABHAI PATEL,BHIKHUBHAI MAGANBHAI PATEL,NIRUBEN MAGANBHAI PATEL,RAMILABEN MAGANBHAI PATEL,HIRABEN MAGANBHAI PATEL,BHARTIBEN MAGANBHAI PATEL,NAYANABEN MAGANBHAI PATEL,NAVNEETBHAI BHANABHAI PATEL,THAKOREBHAI BHANABHAI PATEL,VIJAYBHAI BHANABHAI PATEL,NAYANABEN BHANABHAI PATEL,PREMILABEN BHANABHAI PATEL,JAYABEN BHANABHAI PATEL,JAYBHARTIBEN BHANABHAI PATEL,DHANUBEN WD/O NATVARBHAI BHANABHAI,BHANUBEN NATVARBHAI,RAKESHBHAI NATVARBHAI,ANSHUMAN NATVARBHAI,RAJENDRABHAI NATVARBHAI,KALPANABEN NATVARBHAI,RAJENDRAKUMAR CHANDULAL PATEL,URMILABEN @ KAMLABEN VALLABHBHAI PATEL WD/O NAVINBHAI C PATE	
674	AO/146/2008	13/10/2008	RASHMIKANT KRUSHNAKANT MEHTA,DEVIYANI KRUSHNAKANT MEHTA,VANJYOTSANA KRUSHNAKANT MEHTA	MR JAYANT P BHATT	PRAMILA @ PRITI KRUSHNAKANT MEHTA,SHANTABEN KRUSHNAKANT MEHTA	MR DEVANG NANAVATI
675	AO/147/2008	28/01/2009	REVABHAI VASHRAMBHAI BHARWAD,TOGABHAI REVABHAI	MR HITESH N DAVE	ANANTSHRI SUKHRAMJI TRUST,SWAMISHRI SUNDERDASJI MAHARAJ,RE. LFT. SURAJMALSINH RATHOD,BHANWARLAL CHANDAK,PRUTHVISINH SHEKHAWAT,SADHU CHARANDAS ANANTSHRI SUKHRAMJI TRUST,PREMSINH CHAUDHARI C/O MOTOR REWINDING WORKS,SADHU KARUNARAM RAMDWARA,VIJAY BAJARANGLAL ANANTSHRI SUKHRAMJI TRUST	MR AMIT V THAKKAR
676	AO/148/2008	7/9/2009	BHANUBHAI KALIDAS PATEL,JAYANTILAL MAGANLAL,KANAIYALAL CHANDULAL	MR RS SANJANWALA	BIRLA SELULOGIC (GRASIM INDUSTRIES LIMITED),AMBARAMBHAI NAGJIBHAI PATEL,RANJITSINH UMEDBHAI PATEL,DHARMENDRASINH RAMSINH DHARIYA,SHARIFBHAI ISAMUDDIN SAIYED,NATWARSINH RANJITSINH MAHIDA,MANHARBHAI BHIKHABHAI PATEL,FATESINH NARANBHAI PATEL,DILIPKUMAR MOHANLAL GOLWALA,RAMILABEN JAYANTILAL	,MR DEVANG T SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
677	AO/149/2008	16/06/2009	NAROTTAMBHAI GOKALBHAI KANSAGRA,MANSUKHBHAI PARSOTTAMBHAI PATEL,ARVINDBHAI PARSOTTAMBHAI PATEL,CHANDULAL GORDHANBHAI LALAKIYA,NAVNIT GOKALDAS VADALIYA,RAJANKUMAR VALLABHBHAI VADALIYA,TUSHARBHAI PARSOTTAMBHAI KANSAGRA,MOHANBHAI NATHABHAI DADHANIYA,BHARATBHAI MOHANBHAI DADHANIYA,RAMESHBHAI GORDHANBHAI JALAVADIYA,JAGDISHBHAI RAVJIBHAI JALAVADIYA,GULMAHOR RESIDENCY PARTNERSHIP FIRM	(MR CL SONI)	JAYANTIBHAI GIRDHARBHAI SAKARIYA,JIKUBA NATHUJI CHUDASAMA,JILUBHA NATHUJI CHUDASAMA,NAVALSINH NATHUJI CHUDASAMA,VAJESANG NATHUJI CHUDASMA,DILIPSINH NATHUJI CHUDASAMA,NAVALSINH NATHUJI CHUDASAMA,LILABEN NATHUJI CHUDASAMA,NANKUBA NATHUJI CHUDASAMA,VASANTBEN NATHUJI CHUDASAMA	NOTICE SERVED BY DS,MR GM JOSHI,(MR A J PATEL)
678	AO/150/2008	20/01/2009	JIVANLAL AMBALAL THAKORE,ARVIND AMBALAL THAKORE,KANUBHAI AMBALAL THAKORE DECD. THRO LEGAL HEIRS,RAMABEN KANNAIYALAL THAKORE,DEVANG KANNAIYALAL THAKORE,MINESH KANAIYALAL THAKORE,SANGITABEN HEMANTBHAI JOSHI	MR SHIRISH JOSHI	BAVNABEN NARESHBHAI PATEL 8, TULSI TOWNSHIP, VARTAL RD.,	MR NILESH A PANDYA
679	AO/151/2008	15/02/2011	SOCIAL CO-OPERATIVE BANK LTD,	MR AR GUPTA	SIDDHANT ORGANISATION PVT LTD,RADHE DEVELOPERS (INDIA) PVT LTD,GULABCHAND MOTIRAM DARIYANI,HARILAL N BHAVSAR,PRAVINCHANDRA RAMLAL BHAVSAR,HANSABEN VINODCHANDRA BHAVSAR,KIRTIBEN PRAVINCHANDRA BHAVSAR,PRAVINCHANDRA RAMLAL BHAVSAR,RAMANLAL BHOGILAL BHAVSAR,RAMBHAI MAFATLAL BHAVSAR SINCE DECD.THRO HIS HEIRS,PRAVINCHANDRA RAMLAL BHAVSAR,VINODBHAI RAMLAL BHAVSAR SINCE DECD.THRO HIS HEIRS,RUPESH VINODBHAI BHAVSAR,HANSABEN VINODCHANDRA BHAVSAR,JIGYABEN VINODCHANDRA BHAVSAR,RUPAL VINODCHANDRA BHAVSAR,JIGISHA VINODCHANDRA BHAVSAR,STHAPTYA ORGANISATION A PARTNERSHIP FIRM	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),REFUSED SERVED (N) (10),MR SANJAY A MEHTA,MR RAHUL K PANDYA
680	AO/152/2008	15/11/2010	FARUKH GAFAR MEMON,USMANSHAH BHIKARISHAH,KHAIRUNISA USMANSHAH,IQBAL GAFARBHAI MEMON,USMAN BHIKEN QURESHI,RAZIYA BHIKEN QURESHI,SHAIKH ZUBER SHAIKH SAFIYODDIN,SHAIKH FARUKH SHAIKH SAFIYODDIN,GAFFARSHAH MUSASHAH,YASINSHAH MASUMSHAH,SARFARAZ FARUKH MEMON,SHAIKH SAFIYODDIN SHAIKH,MOHAMMAD KHALIF USMAN SHAH,JOHRABI MOHAMMAD IQBAL ANSARI,MOHAMMAD SIDDIQ USMAN SHAH,FARUKH GAFFARBHAI MEMON,KALIMKHAN LUKMANKHAN PATHAN,ANISKHAN LUKMANKHAN PATHAN,YUSUF GAFAR MEMON,MEMUNISA NIZAMUDDIN ANSARI,NIZAMUDDIN ABDULAZIZ ANSARI,KHATIJABIBI YASIN ABDUL,SOHEB MAHEBUB ALI MALNAS,SARFARAJ FARUKH MEMON,MOHAMMAD SHABBIRKHAN MOHAMMAD MUSTAKKHAN,FARIDABANU FARUKH MEMON,MOHAMMAD AASIFKHAN MOHAMMAD MUSTAKKHAN,MOHAMMAD AARIF MOHAMMAD KASIMBHAI,MOHAMMAD SHARIFSHA BABAN,RAJIYABI SHARIFSHA BABAN,JAKIRSHA SHARIFSHA BABAN,NISHARSHA SHARIFSHA BABAN,SHABINABANU SHARIFSHA BABAN,NASIRSHA SHARIFSHA BABAN,MUNAF GULAM HAIDARBHAI,KASAM JAMALMOHAMMAD MITHAWALA,RAHENABI ZAKIRSHAH,MOHAMMAD IQBAL MOHAMMAD YUSUF ANSARI,SALIM GAFAR MEMON	MS DHARA M SHAH	JAYANTIBHAI CHIMANBHAI PATEL,MANJIBHAI POPATBHAI PATEL	MRS KETTY A MEHTA,MR SAURABH J MEHTA

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681	AO/153/2008	14/08/2008	BARODA PEOPLES CO-OPERATIVE BANK LTD,	MR AJ YAGNIK	LALBAUG CO-OPERATIVE BANK LTD,	MR PARTHIV B SHAH
682	AO/154/2008	2/12/2008	KISHORBHAI NARSINBHAI KHOLIYA,	MR SHAKEEL A QURESHI	PRAVINBHAI BHADABHAI JASANI,	MR ANSHIN H DESAI,MR PRAVIN GONDALIYA
683	AO/155/2008	1/10/2018	EMBEE CORPORATION,MOHAMMED ZUBER UMARBHAI MANIAR,MOHAMMEDARIF ABUBAKAR MANIAR,MOHAMMDKASIM ABUBAKAR MANIAR,MOHAMMEDSALMAN ABUBAKAR MANIAR,HASANAHMED MOHAMMEDALI MANIAR	MR UTPAL M PANCHAL	ANKITA DISTRIBUTORS THRU ITS PROPRIETOR,	MR MITUL R DESAI
684	AO/156/2008	11/7/2008	BHAGWANBHAI BHAILALBHAI SOLANKI,BHIMABHAI MOTHIBHAI CHAVDA,P N SINHA	MR PF MAKWANA	DALSUKHBHAI MOTIBHAI PARMAR,VALIBEN MOTIBHAI PARMAR WD/O CHANDUBHAI VITHALBHAI	
685	AO/157/2008	18/07/2008	CHETANKUMAR KANTILAL PATEL,SANJAYKUMAR KANTILAL PATEL,MANISHKUMAR KANTILAL PATEL,CHANDULAL KESHAVLAL PATEL,HARIBHAI PITAMBARDAS PATEL,DHINALKUMAR JANTILAL PATEL	MR KASHYAP R JOSHI	ABDULKADAR LATIFBHAI MEMON,KRISHNAKANT SHIVPRASAD THAKER	
686	AO/158/2008	18/11/2009	LAVJIBHAI PARSHOTTAMBHAI PATEL,	MR VIMAL M PATEL	BHIMABHAI AJABHAI SONGARA,JETHABHAI AJABHAI SONGARA,RAMABHAI AJABHAI SONGARA,JIVIBEN DEVABHAI SONGARA HEIR OF DEVA AJABHAI SONGARA,SUNDERBEN DEVABHAI SONGARA HEIR OF DEVA AJABHAI SONGARA,KASHIBEN DEVABHAI SONGARA HEIR OF DEVA AJABHAI SONGARA,JAGDISHBHAI DEVABHAI SONGARA HEIR OF DEVA AJABHAI SONGARA,RATILAL DEVABHAI SONGARA HEIR OF DEVA AJABHAI SONAGAR,DAYABHAI DEVABHAI SONGARA HEIR OF DEVA AJABHAI SONGARA,HANSABEN LAKHMANBHAI SONGARA HEIR OF LAKHMANBHAI SONGARA,HANSABEN LAKHMANBHAI SONGARA HEIR OF LAKHMANBHAI SONGARA,MANISHBHAI LAKHMANBHAI SONGARAHEIR OF LAKHMANBHAI SONGARA,MINOR CHANDRESHBHAI LAKHMAN BHAI SONGARA THRO HANSABEN,NARBHERAM BHAGWANJIBHAI VITHLAPARA,DALSUKHBHAI HARJIBANBHIA VERMORA,KANTILAL JUTHABHAI TARAVADIA,CHANDULAL CHAGANBHAI KALARIYA,JERAMBHAI NARSIBHAI VITHLAPARA,RAJAKBHAI ALARAKHABHAI PINJARA,BALDEVSING GOPALSING ZALA	NOTICE SERVED,MR NV SOLANKI,MR.RAJESH B SONI
687	AO/159/2008	16/12/2008	NANABHAI MADHUBHAI ROAYALA,KARSHANBHAI BHIKHABHAI VEGAD,KANAIYALAL JESARAM CHAGNANI,BALUBHAI SAMATBHAI,NANDLALBHAI KALABHAI PANDAV,THAKERSHIBHAI KALABHAI PANDAV,SUNDARBHAI RAMJIBHIA SARTANPARA,NARANBHAI BHAYABHAI,DEVRAJBHAI VALJIBHAI	MR. D. P. KINARIWALA	MEGHDOOT DYEING & PRINTING MILLS LTD,JETHABHAI P PATEL,PREMJIBHAI J PATEL,KAMLESH J PATEL,TUSHAR J PATEL,DEVSHIBHAI MANJIBHAI PATEL,STATE BANK OF INDIA,JITENDRA J.PATEL.HAVING ADD. AS PER OPPNT.NO.2	NOTICE SERVED,SERVED BY AFFIX(N),MR PK PANCHOLI,(MR AY KOGJE),MS ARCHANA R ACHARYA
688	AO/160/2008	11/7/2008	HEIRS OF DECEASED BABUBHAI JETHABHAI,JAMNABEN BABUBHAI W/O SHANKARBHAI,KAILASHBEN (KASI) BABUBHAI W/O FATHESHI RAJPUT	MR SP HASURKAR	RUCHI RESTAURANT PVT LTD,RAJUBHAI LALBHAI SHAH	
689	AO/161/2008	9/7/2008	PRAGJIBHAI MOHANBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
690	AO/162/2008	9/7/2008	MONGHIBEN SHANTILAL BHANSALI,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
691	AO/163/2008	9/7/2008	GIRISHBHAI BABULAL SHAH,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
692	AO/164/2008	9/7/2008	RAMNIKBHAI @ RAVJIBHAI LALJIBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
693	AO/165/2008	9/7/2008	DHIRUBHAI KARSHANBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
694	AO/166/2008	9/7/2008	ASHISHKUMAR MAGANLAL MEHTA,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
695	AO/167/2008	9/7/2008	HIMATLAL K CHAUHAN DECD. THRO HEIR JAGDISH H CHAUHAN,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
696	AO/168/2008	9/7/2008	NARSINHBHAI KARSHANBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
697	AO/169/2008	9/7/2008	NARESHKUMAR VADILAL SONI,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
698	AO/170/2008	9/7/2008	KALUBHAI GOPALBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
699	AO/171/2008	9/7/2008	RAMJIBHAI MANJIBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)
700	AO/172/2008	9/7/2008	PREMJIBHAI MOHANBHAI TADHANI,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
701	AO/173/2008	9/7/2008	JAYANTIBHAI J PATEL,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
702	AO/174/2008	9/7/2008	ANILBHAI S GUPTA,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
703	AO/175/2008	9/7/2008	CHANDARLAL GYANCHAND JANGLANI,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
704	AO/176/2008	9/7/2008	SAVITABEN B GAJERA,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	MR PRASHANT G DESAI
705	AO/177/2008	9/7/2008	ANITABEN NALINKUMAR SONI,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
706	AO/178/2008	9/7/2008	KISHORBHAI K PATEL,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
707	AO/179/2008	9/7/2008	HIMATBHAI V SORATHIYA,	MR P P KASVALA	AHMEDABAD MUNICIPAL CORPORATION,	
708	AO/180/2008	2/12/2009	BHARATBHAI BHAVANBHAI PATEL,	MR JV JAPEE	CHHAGANBHAI NAGARBHAI PATEL,	MR BM MANGUKIYA
709	AO/181/2008	28/01/2009	BHIKHUBHAI HIRABHAI PATEL,	MR ADIL R MIRZA	FAROOKBHAI VALIBHAI PUNAWALA,GEETABEN NIRANJANBHAI DALAL,NIRANJANBHAI VENILAL DALAL,MAHESH SHANTILAL KOTHARI,SUKHDEVBHAI JAGDISHBHAI PAREKH	,MR RS SANJANWALA
710	AO/182/2008	10/7/2008	VADILAL BHALABHAI PATEL,	MR BHARAT JANI	LEGAL HEIRS OF DECEASED ADARBHAI BHALABHAI PATEL,SAVITABEN WD/O ADARBHAI PATEL,ASHOKBHAI ADARBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	,MR JAYESH A KOTECHA,MR RT SONGARA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
711	AO/183/2008	6/3/2009	CENTRAL BOARD OF CRICKET AHMEDABAD,DEEPAK NAVNITLAL OR HIS SUCCESSOR IN OFFICE OF THE	NANAVATI & NANAVATI	MAHAVIR CRICKET CLUB,CHARITY COMMISSIONER & EX-OFFICIO REGISTRAR,,DEPUTY CHARITY COMMISSIONER,NIKUNJ KRISHNAKANTBHAI SHAH,TEJAL CHHANALAL JOSHI,HARIKRISHNA H AMIN,PANKAJ JAYANTBHAI SHAH,LALBHAI GOVINDBHAI PATEL,VATSALBHAI NAVNITLAL PARIKH,JAYESHBHAI RAMANLAL SHAH,PANKAJ VASUDEV THAKOR,PRASHANT PRAVINCHANDRA AMIN,NITIN KARSHANDAS DESAI,KAMLESH HARIVADAN SATYAPANTHI,RAJKUMAR G GUPTA,GIRISH PRATAPBHAI DESAI,VINOD ISHWARLAL DESAI,RAJESH SHANTILAL SANGHVI,SAURABH GHANSHYANMBHAI AMIN',PANKAJ PRATAPBHAI DESAI,MAHENDRABHAI RAMANLAL SHAH,KIRITKUMAR BHUDARBHAI PATEL,TRILOK G AGRAWAL,MANOJKUMAR RAMESHCHANDRA BAROT,NAGINBHAI AMULAKHBHAI VALANI,MANOJ VINODCHANDRA SHAH,RASHMIN BABUBHAI SONI,ASHISH CHANDUBHAI AMIN,CHHAGANBHAI DESAI,MAHENDRABHAI VINODRAI VAKHARIA,MURLI RANGANATHAN,VYOMESH MANILAL AMIN,SANJAY UPADHYAY,RAMESH C PATEL,RAJENDRA VISNHUBHAI PATEL,BHANUPRASAD RAMCHANDRA PATEL,VIKAS ARVINDBHAI SHAH,NARANBHAI JIVABHAI PATEL,NITIN KANIYALAL PATEL,AMRISH RAMBHAI PATEL,RAJENDRA DHUDABHAI JOSHI,BHAGWAT RAMANLAL AMIN,BIMAL DASHRATHBHAI PARIKH,JAGAT VIKRAMBHAI PATEL,HIREN DINESHKUMAR HATHI,ATUL DHARAMCHAND SANGHVI,VIJAY CHIMANLAL KELLA,RAJESHBHAI AMBALAL PATEL,ARVINDBHAI BALDEVBHAI PATEL,ALKESH SOMABHAI PATEL,HARSHAD DUNGERBHAI PATEL,PIYUSH MAHENDRABHAI DOSHI,SHAILESH NATVARLAL MEHTA	,MR MANAV A MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
712	AO/184/2008	6/3/2009	CENTRAL BOARD OF CRICKET AHMEDABAD,DEEPAK NAVNITLAL OR HIS SUCCESSOR	NANAVATI & NANAVATI	HINDU GYMKHANA THRO SECRETARY ASHOK SAHEBA,THE CHARITY COMMISSIONER & EX-OFFICIO REGISTRAR,DEPUTY CHARITY COMMISSIONER,GUJARAT CRICKET ASSOCIATION,PRESIDENT, GUJ. CIRCKET ASSO.,NIKUNJ KRISHNAKANTBHAI SHAH,TEJAL CHHANALAL JOSHI,HARIKRISHNA H AMIN,PANKAJ JAYANTBHAI SHAH,LALBHAI GOVINDBHAI PATEL,VATSALBHAI NAVNITLAL PARIKH,JAYESHBHAI RAMANLAL SHAH,PANKAJ VASUDEV THAKOR,PRASHANT PRAVINCHANDRA AMIN,NITIN KARSHANDAS DESAI,KAMLESH HARVADAN SATYAPANTHI,RAJKUMAR G GUPTA,GIRISH PRATAPBHAI DESAI,VINOD ISHWARLAL DESAI,RAJESH SHANTILAL SANGHVI,SAURABH GHANSHYAMBHAI AMIN,PANKAJ PRATAPBHAI DESAI,MAHENDRABHAI RAMANLAL SHAH,KIRITKUMAR BHUDARBHAI PATEL,TRILOK G AGRAWAL,MANOJKUMAR RAMESHCHANDRA BAROT,NAGINBHAI AMULAKBHAI VALANI,MANOJ VINODCHANDRA SHAH,RASHMIN BABUBHAI SONI,ASHISH CHANDUBHAI AMIN,CHHAGANBHAI DESAI,MAHENDRABHAI VINODRAI VAKHARIA,MURLI RANGANTHAN,VYOMESH MANILAL AMIN,SANJAY UPADHAYAY,RAMESH C PATEL,RAJENDRA VISHNUBHAI PATEL,BHANUPRASAD RAMCHANDRA PATEL,VIKAS ARVINDBHAI SHAH,NARANBHAI JIVABHAI PATEL,NITIN KANIYALAL PATEL,AMRISH RAMBHAI PATEL,RAJENDRA DHUDABHAI JOSHI,BHAGWAT RAMANLAL AMIN,BIMAL DASHRATHBHAI PARIKH,JAGAT VIKRAMBHAI PATEL,HIREN DINESHKUMAR HATHI,ATUL DHARAMCHAND SANGHVI,VIJAY CHIMANLAL KELLA,RAJESHBHAI AMBALAL PATEL,ARVINDBHAI BALDEVBHAI PATEL,ALKESH SOMABHAI PATEL,HARSHAD DUNGERBHAI PATEL,PIYUSH MAHENDRABHAI DOSHI,SHAILESH NATVARLAL MEHTA	,MR JIGAR P RAVAL,MR C B UPADHYAYA,MR HARDIK B KALMEKH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
713	AO/185/2008	6/3/2009	TRILOK G AGRAWAL,KAMLESH HARIVADAN SATYAPANTHI,RAJESH SHANTILAL SANGHVI,PANKAJ PRATAPBHAI DESAI,KIRITKUMAR BHUDARBHAI PATEL,MANOJ VINODCHANDRA SHAH,RASHMIN BABUBHAI SONI,ASHISH CHANDUBHAI AMIN,CHHAGANBHAI DESAI,RAMESH C PATEL,RAJENDRA VISHNUBHAI PATEL,BIMAL DASHARATHBHAI PARIKH,JAGAT VIKRAMBHAI PATEL,HIREN DINESHKUMAR HATHI,ATUL DHARAMCHAND SANGHVI,VIJAY CHIMANLAL KELLA,RAJESHBHAI AMBALAL PATEL,ARVINDBHAI BALDEVBHAI PATEL,ALKESH SOMABHAI PATEL,PIYUSH MAHENDRABHAI DOSHI,SHAILESH NATVARLAL MEHTA,NAGINBHAI AMULAKHBHAI VALANI	MR VIMAL M PATEL	HINDU GYMKHANA THRO SECRETARY ASHOK SAHEBA,THE CHARITY COMMISSIONER & EX-OFFICIO REGISTRAR,DEPUTY CHARITY COMMISSIONER,THE CENTRAL BOARD OF CRICKET C/O GUJARAT CRICKET ASSOCIA,DEEPAK NAVNEETLAL OR HIS SUCCESSOR IN OFFICE,GUJARAT CRICKET ASSOCIATION,PRESIDENT GUJARAT CRICKET ASSOCIATION,NIKUNJ KRISHNAKANTBHAI SHAH,TEJAS CHHANALAL JOSHI,HARIKRISHNA H AMIN,PANKAJ JAYANTIBHAI SHAH,LALBHAI GOVINDBHAI PATEL,VATSALBHAI NAVNITLAL PARIKH,JAYESHBHAI RAMANLAL SHAH,PANKAJ VASUDEV THAKOR,PRASHANT PRAVINCHANDRA AMIN,NITIN KARSHANDAS DESAI,RAJKUMAR G GUPTA,GIRISH PRATAPBHAI DESAI,VINOD ISHWARLAL DESAI,SAURABH GHANSHYAMBHAI AMIN,MAHENDRABHAI RAMANLAL SHAH,MANOJKUMAR RAMESHCHANDRA BAROT,MAHENDRABHAI VINODRAI VAKHARIA,VYOMESH MANILAL AMIN,SANJAY UPADHYAY,BHANUPRASAD RAMCHANDRA PATEL,VIKAS ARVINDBHAI SHAH,RAJENDRA DHUDABHAI JOSHI,BHAGWAT RAMANLAL AMIN,MURLI RANGANTHAN,NARANBHAI JIVABHAI PATEL,NITIN KANIYALAL PATEL,AMRISH RAMBHAI PATEL,HARSHAD DUNGERBHAI PATEL	,MR HARDIK B KALMEKH
714	AO/186/2008	6/3/2009	TRILOK G AGRAWAL,KAMLESH HARIVADAN SATYAPANTHI,RAJESH SHANTILAL SANGHVI,PANKAJ PRATAPBHAI DESAI,KIRITKUMAR BHUDARBHAI PATEL,MANOJ VINODCHANDRA SHAH,RASHMIN BABUBHAI SONI,ASHISH CHANDUBHAI AMIN,CHHAGANBHAI DESAI,RAMESH C PATEL,RAJENDRA VISHNUBHAI PATEL,BIMAL DASHARATHBHAI PARIKH,JAGAT VIKRAMBHAI PATEL,HIREN DINESHKUMAR HATHI,ATUL DHARAMCHAND SANGHVI,VIJAY CHIMANLAL KELLA,RAJESHBHAI AMBALAL PATEL,ARVINDBHAI BALDEVBHAI PATEL,ALKESH SOMABHAI PATEL,PIYUSH MAHENDRABHAI DOSHI,SHAILESH NATVARLAL MEHTA,NAGINBHAI AMULAKHBHAI VALANI	MR VIMAL M PATEL	MAHAVIR CRICKET CLUB THRO. PRESIDENTJAYENDRA,THE CHARITY COMMISSIONER & EX-OFFICIO REGISTRAR,DEPUTY CHARITY COMMISSIONER,THE CENTRAL BOARD OF CRICKET C/O GUJARAT CRICKET ASSOCIA,DEEPAK NAVNEETLAL OR HIS SUCCESSOR IN OFFICE,NIKUNJ KRISHNAKANTBHAI SHAH,TEJAS CHHANALAL JOSHI,HARIKRISHNA H AMIN,PANKAJ JAYANTBHAI SHAH,LALBHAI GOVINDBHAI PATEL,VATSALBHAI NAVNITLAL PARIKH,JAYESHBHAI RAMANLAL SHAH,PANKAJ VASUDEV THAKOR G/6, RADHESH APARTMENT,PRASHANT PRAVINCHANDRA AMIN,NITIN KARSHANDAS DESAI ',RAJKUMAR G GUPTA,GIRISH PRATAPBHAI DESAI,VINOD ISHWARLAL DESAI,SAURABH GHANSHYANMBHAI AMIN,MAHENDRABHAI RAMANLAL SHAH,MANOJKUMAR RAMESHCHANDRA BAROT,MAHENDRABHAI VINODRAI VAKHARIA,VYOMESH MANILAL AMIN,SANJAY UPADHYAY,BHANUPRASAD RAMCHANDRA PATEL,VIKAS ARVINDBHAI SHAH,RAJENDRA DHUDABHAI JOSHI,BHAGWAT RAMANLAL AMIN,MURLI RANGANTHAN,NARANBHAI JIVABHAI PATEL,NITIN KANIYALAL PATEL,AMRISH RAMBHAI PATEL,HARSHAD DUNGERBHAI PATEL,AMRISH RAMBHAI PATEL,HARSHAD DUNGERBHAI PATEL	,MR MANAV A MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
715	AO/187/2008	6/3/2009	NIKUNJ KRISHNAKANTBHAI SHAH,TEJAS CHHANALAL JOSHI,HARIKRISHNA H AMIN,PANKAJ JAYANTBHAI SHAH,LALBHAI GOVINDBHAI PATEL,VATSALBHAI NAVNITLAL PARIKH,JAYESHBHAI RAMANLAL SHAH,PANKAJ VASUDEV THAKOR,PRASHANT PRAVINCHANDRA AMIN,NITIN KARSHANDAS DESAI,RAJKUMAR G GUPTA,GIRISH PRATAPBHAI DESAI,SAURABH GHANSHYANMBHAI AMIN,MAHENDRABHAI RAMANLAL SHAH,MANOJKUMAR RAMESHCHANDRA BAROT,MAHENDRABHAI VINODRAI VAKHARIA,VYOMESH MANILAL AMIN,SANJAY UPADHYAY,BHANUPRASAD RAMCHANDRA PATEL,VIKAS ARVINDBHAI SHAH,RAJENDRA DHUDABHAI JOSHI,BHAGWAT RAMANLAL AMIN	(MR S N THAKKAR)	HINDU GYMKHANA THROUGH SECRETARY,CHARITY COMMISSIONER & EX-OFFICIO REGISTRAR,DEPUTY CHARITY COMMISSIONER,CENTRAL BOARD OF CRICKET,DEEPAK NAVNEETLAL OR HIS SUCCESSOR IN OFFICE,GUJARAT CRICKET ASSOCIATION THROUGH SECRETARY,GUJARAT CRICKET ASSOCIATION PRESIDENT,KAMLESH HARIVADAN SATYAPANTHI,RAJESH SHANTILAL SANGHVI,PANKAJ PRATAPBHAI DESAI,KIRITKUMAR BHUDARBHAI PATEL,TRILOK G AGRAWAL,NAGINBHAI AMULAKHBHAI VALANI,MANOJ VINODCHNADRA SHAH,RASHMIN BABUBHAI SONI,ASHISH CHANDUBHAI AMIN,CHHAGANBHAI DESAI,MURLI RAGANTHAN,RAMESH C PATEL,RAJENDRA VISHNUBHAI PATEL,NARANBHAI JIVABHAI PATEL,NITIN KANIYALAL PATEL,AMRISH RAMBHAI PATEL,BIMAL DASHRATHBHAI PARIKH,JAGAT VIKRAMBHAI PATEL,HIREN DINESHKUMAR HATHI,ATUL DHARAMCHAND SANGHVI,VIJAY CHIMANLAL KELLA,RAJESHBHAI AMBALAL PATEL,ARVINDBHAI BALDEVBHAI PATEL,ALKESH SOMABHAI PATEL,HARSHAD DUNGERBHAI PATEL,PIYUSH MAHNEDRABHAI DOSHI,SHAILESH NATVARLAL MEHTA,VINOD ISHWARLAL DESAI	,MR HARDIK B KALMEKH
716	AO/188/2008	6/3/2009	NIKUNJ KRISHNAKANTBHAI SHAH,TEJAS CHHANALAL JOSHI,HARIKRISHNA H AMIN,PANKAJ JAYANTBHAI SHAH,LALBHAI GOVINDBHAI PATEL,VATSALBHAI NAVNITLAL PARIKH,JAYESHBHAI RAMANLAL SHAH,PANKAJ VASUDEV THAKOR,PRASHANT PRAVINCHANDRA AMIN,NITIN KARSHANDAS DESAI,RAJKUMAR G GUPTA,GIRISH PRATAPBHAI DESAI,SAURABH GHANSHYANMBHAI AMIN,MAHENDRABHAI RAMANLAL SHAH,MANOJKUMAR RAMESHCHANDRA BAROT,MAHENDRABHAI VINODRAI VAKHARIA,VYOMESH MANILAL AMIN,SANJAY UPADHYAY,BHANUPRASAD RAMCHANDRA PATEL,VIKAS ARVINDBHAI SHAH,RAJENDRA DHUDABHAI JOSHI,BHAGWAT RAMANLAL AMIN	(MR S N THAKKAR)	MAHAVIR CRICKET CLUB,CHARITY COMMISSIONER & EX-OFFICIO REGISTRAR,DEPUTY CHARITY COMMISSIONER,CENTRAL BOARD OF CRICKET,DEEPAK NAVNEETLAL OR HIS SUCCESSOR IN OFFICE,GUJARAT CRICKET ASSOCIATION THROUGH SECRETARY,GUJARAT CRICKET ASSOCIATION PRESIDENT,KAMLESH HARIVADAN SATYAPANTHI,RAJESH SHANTILAL SANGHVI,PANKAJ PRATAPBHAI DESAI,KIRITKUMAR BHUDARBHAI PATEL,TRILOK G AGRAWAL,NAGINBHAI AMULAKHBHAI VALANI,MANOJ VINODCHNADRA SHAH,RASHMIN BABUBHAI SONI,ASHISH CHANDUBHAI AMIN,CHHAGANBHAI DESAI,MURLI RANGANTHAN,RAMESH C PATEL,RAJENDRA VISHNUBHAI PATEL,NARANBHAI JIVABHAI PATEL,NITIN KANIYALAL PATEL,AMRISH RAMBHAI PATEL,BIMAL DASHRATHBHAI PARIKH,JAGAT VIKRAMBHAI PATEL,HIREN DINESHKUMAR HATHI,ATUL DHARAMCHAND SANGHVI,VIJAY CHIMANLAL KELLA,RAJESHBHAI AMBALAL PATEL,ARVINDBHAI BALDEVBHAI PATEL,ALKESH SOMABHAI PATEL,HARSHAD DUNGERBHAI PATEL,PIYUSH MAHENDRABHAI DOSHI,SHAILESH NATVARLAL MEHTA,VINOD ISHWARLAL DESAI	,MR MANAV A MEHTA
717	AO/189/2008	28/01/2009	NUR ENTERPRISE,	MR MTM HAKIM	RABIABAI ABDULRAZZAK MEMON,	
718	AO/190/2008	11/9/2008	CHANDUJI SOMAJI THAKOR,RAHIT CHANDUJI THAKOR,ASHOKJI CHANDUJI THAKOR	MR AD DESAI	GYANCHAND MULCHAND BARADIYA,	MR TATTVAM K PATEL
719	AO/191/2008	29/08/2008	NAVINCHANDRA CHIMANLAL DESAI,	MR DHAVAL D VYAS	NAROTTAMBHAI MORARBHAI MISTRI,VINODBHAI MORARBHAI MISTRI,NARENDRA SURYAKANT SHAH,RAMESHCHANDRA TRIKAMLAL SHAH,RATILAL TRIKAMLAL SHAH,VASUMATI RAMESH CHANDRA SHAH	NOTICE NOT RECD BACK,NOTICE SERVED,(MR JB PARDIWALA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
720	AO/192/2008	13/06/2008	MACLEODS PHARMACEUTICALS LTD.,	MR ANIP A GANDHI	ALEMBIC LIMITED,	NANAVATI ASSOCIATES
721	AO/193/2008	1/12/2008	PATEL BAVANJIBHAI LALJIBHAI VIRADIA,	MR VIMAL M PATEL	BIPINBHAI DHIRAJLAL KHILOSIA,VIMALBHAI DHIRAJLAL KHILOSIA,KAMLESHBHAI R. VIRADIA	NOTICE UNSERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
722	AO/195/2008	24/11/2008	NAVROJ APARTMENT CO-OP. HOUSING SOCIETY LIMITED,	MR KV SHELAT	MUNICIPAL COMMISSIONER,	(MR RITESH K SONI)
723	AO/196/2008	24/03/2009	HEIRS OF DECEASED MANJIBHAI KALABHAI - PUSHPABEN MANJIBHAI,KETANBHAI MANJIBHAI PATEL,UMESHBHAUI MANJIBHAI PATEL,BHIMJIBHAI KALABHAI PATEL	MR RAJESH K SAVJANI	STERLING CITY CO.OP. HOUSING SOCIETY LIMITED,STERLING CITY DEVELOPMENT COMPANY,MANOHAR SRICHAND KOTWANI,MAHESH SRICHAND KOTWANI,MANISHA KAILASH KOTWANI,GANGADHAR SAMALDAS MANGLANI	SERVED BY AFFIX. (R),MR. D. P. KINARIWALA,MR SUNIL S JOSHI
724	AO/197/2008	16/07/2008	LEGAL HEIRS OF DECEASED MENABEN D/O PUNJABHAI KHODA,BHALABHAI MAFATBHAI,JASHIBEN MAFATBHAI,GITABEN MAFATBHAI,JIVATBEN D/O PUNJABHAI KHODABHAI	MR JR SHAH	SAMBEN WD/O KARSHANBHAI PUNJABHAI RABARI,MALAJIBHAI KARSHANBHAI RABARI,HARAJIBHAI KARSHANBHAI RABARI,LILABHAI KARSHANBHAI RABARI,JAMBEN KARSHANBHAI RABARI,JATANBEN KARSHANBHAI RABARI,ASUTOSHBHAI YASHVANTBHAI SHUKLA,LILUBEN D/O PUNJABHAI KHODABHAI	,M/S WADIAGHANDY AND CO
725	AO/198/2008	7/7/2008	GAURANGBHAI MAHENDRABHAI SHAH CHAIRMAN,PARESHBHAI MANILAL PARMAR MEMBER,PULINBHAI BHATARBHAI DOSHI PARTNER,PARESHKUMAR M PARMAR PARTNER,URMILABEN BHARATBHAI DOSHI PARTNER,ABHAYBHAI B MAHERIYA PARTNER	MR CHETAN K PANDYA	DINESHKUMAR NARANDAS PATEL,AMITKUMAR KANUBHAI SOLANKI SECRETARY,PRANAVBHAI ARVINDBHAI ADHESARAMEMBER,RAKESHBHAI NATHUBHAI SOLANKI MEMBER,SIDDHI CONSTRUCTION COMPANY THRO PARTNER,ALPESH R PARMAR,KANUBHAI M SOLANKI,DIVYABEN S SOLANKI,KIRANBEN K SOLANKI,PRAGNESH A SONI	,MR PRAKASH K JANI
726	AO/199/2008	14/07/2008	INDOKEM LIMITED (FORMERLY KHATAU JUNKAR LIMITED),	MR KASHYAP R JOSHI	KIRTI BUILDERS, ENGINEERS & CONTRACTORS,PANKAJ M HARIYANI	
727	AO/200/2008	18/07/2008	ABHAY NITIN AREKAR,	MR ADIL R MIRZA	JAYANT KRISHNAJI AREKAR,MANISHABEN JAYANT AREKAR,SUMIT JAYANT AREKAR	,MR PF ADHVARYU,MR JIGAR P RAVAL
728	AO/201/2008	2/2/2009	SANJAY RASIKLAL MEHTA,RASIKLAL SHANTILAL MEHTA,SHARDABEN RASIKLAL MEHTA	MR DHAVAL M BAROT	CHIRAG NATUBHAI MISTRY,MARUTIKRUPA INDUSTRIES,LAKSHMANBHAI ODHAVJIBHAI PATEL,DILIPSINH BHANUBHA GOHIL,HITENDRASINH BALDEVSINH GOHIL,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION LTD	NOTICE SERVED,(MR GIRISH D BHATT),MR MEHUL S SHAH,(MR SURESHM SHAH),(MR NIRZAR S DESAI)
729	AO/202/2008	10/7/2008	NILESHBHAI TANUBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	NOTICE NOT RECD BACK
730	AO/203/2008	10/7/2008	KAZI NURUDDIN KAMARUDDIN,AMENABIBI IMDADALI SAIYED,SHARIFABIBI KAMARUDDIN KAZI	HL PATEL ADVOCATES	NAZIMUDDIN AZIZUDDIN KAZI,ZEHIRUDDIN AZIZUDDIN KAZI,MOINUDDING AZIZUDDIN KAZI,AMINUDDIN AZIZUDDIN KAZI,RIYAZUDDIN AZIZUDDIN KAZI,SUNGARABIBI KAMARUDDIN KAZI,HAJARABIBI KAMARUDDIN KAZI W/O VAZUDDIN SAIYED,IKARAMANISA KAMARUDDIN KAZI,JAINABEN CHANDRASINH RAULJI,MALAVDEEP CHANDRASINH RAULJI,TALATI CUM MANTRI, PARVADI,MAMLATDAR,SUB-REGISTRAR,COLLECTOR,,STATE OF GUJARAT	,GOVERNMENT PLEADER
731	AO/204/2008	25/04/2019	DEPUTY ENGINEER,	MS LILU K BHAYA	AYUB NOOR MOHAMMED MALEK,	MR ASIT B JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
732	AO/205/2008	9/7/2008	CHANDRAVADAN KESHAVLAL SHAH,	MR PM BHATT	RAMESHBHAI AMBALAL PATEL,JESINGBHAI RAISINGBHAI GOHIL,TRIBHOVANBHAI RAISINGBHAI GOHIL,HIMMATBHAI RAISINGBHAI GOHIL,TARABEN JESINGBHAI,USHABEN JESINGBHAI,FULSINGBHAI JESINGBHAI,MUKESHBHAI TRIBHOVANBHAI,KAVITABEN TRIBHOVANBHAI,DILIPBHAI HIMMATBHAI,JAYESHBHAI HIMMATBHAI,JUGABHAI HIMMATBHAI,CHAMPABEN JESINGBHAI	
733	AO/206/2008	11/7/2008	BHIKHUBHAI RANCHHODBHAI DABHI,	MR DILIP L KANOJIYA	SOMIBEN @ CHHIMIBEN NARANBHAI KALABHAI,MANUBEN NARANBHAI KALABHAI,UKABHAI NARANBHAI PATEL,HASMUKHBHAI UKABHAI PATEL,BHARTIBEN HASMUKHBHAI PATEL,JAYSHRIBEN K PATEL	RULE SERVED BY DS,(MR MILIND R KULKARNI),MR DHAVAL D VYAS
734	AO/207/2008	3/7/2008	BHIKHIBEN VALLABHBHAI NANABHAI,NANDUBEN VALLABHBHAI NANABHAI PATEL,JASUBEN VALLABHBHAI NANABHAI PATEL	MR AMIT V THAKKAR	CHHIMKABHAI VALLABHBHAI PATEL,NATUBHAI VALLABHBHAI PATEL,RAMESHBHAI VALLABHBHAI PATEL THROUGH LEGAL HEIRS,SHOBHNABEN RAMESHBHAI VALLABHBHAI PATEL,RESHMABEN RAMESHBHAI VALLBHBHAI PATEL,BHAVNABEN RAMESHBHAI VALLABHBHAI PATEL,KARISHMABEN RAMESHBHAI VALLABHBHAI PATEL,AGRAWAL SAMAJ TRUST,RAMKARAN BAJARI,SHRINIVAS PRACHETILAL,CHIRANJILAL AGRAWAL,VASUDEV AGRAWAL,KRISHNAL RAMANBHAI PATEL,MUKUND TULSIDAS JARIWALA	,MR AB MUNSHI
735	AO/208/2008	27/06/2014	ANAND ENTERPRISE INCORPORATIONTHRO DAMJIBHAI NATHUBHAI PATEL,	MR AG JOSHI	PASCHIM GUJARAT VIJ COMPANY LIMITED,MANAGING DIRECTOR,CHIEF ENGINEER,EXECUTIVE ENGINEER	MS LILU K BHAYA
736	AO/209/2008	4/9/2008	MADHUSUDAN DAHAYBHAI VYAS,	MR KC TRIVEDI	AARASURI CO.OP. HOUSING SOCIETY LTD,SURYAKANTBHAI DAMODARBHAI SADHU,HARGOVANDAS PRABHUDABHAI PATADIYA,LILABHAI HARGOVANDAS PATADIYA,NAVALBHAI HARGOVANDAS PATADIYA	
737	AO/210/2008	28/08/2008	JOHN DAHYABHAI CHRISTIAN,	MR AS ASTHAVADI	GHODASAR MAHALAXMI CO-OP HSG SOC. LTD,SAMUEL VISHRAMBHAI DAMOR,ARIC DAVIDBHAI SAMUEL	,MR P J YAGNIK
738	AO/211/2008	10/8/2009	MANOJBHAI ANANTRAI UNADKAT,GOPAL ANANTRAI UNADKAT	MR BHARAT R PANDYA,MR MURALI N DEVNANI	SOHAM INFRASTRUCTOR DEVELOPEERS,MAHESHBHAI JIVANLAL SHAH	NOTICE SERVED,MR PRAKASH K JANI
739	AO/212/2008	23/06/2009	DHARMAPAL BHOLENATH BANGIA,	MR RC JANI	PRAVINABEN MAYURBHAI PRAJAPATI,ASHVIN KANUBHAI PATEL,SOMAJI RUMALJI THAKORE,CHELAJI RUMALJI THAKORE,RAJUJI RUMALJI THAKORE,GANAJI AMRAJI THAKORE	SERVED BY AFFIX(N),NOTICE UNSERVED,MR SK PATEL
740	AO/213/2008	31/07/2008	KHURSHID CYRUS MEDHORA,	(MR TS NANAVATI)	CYRUS RATANSHA MEDHORA,HORMAZJI RATANJI VADOLIWALA	
741	AO/214/2008	31/07/2008	PASCHIM GUJARAT VIJ COMPANY LTD,	(MR SN SINHA)	CHHATRAPALSINH @ SATUBHA KALYANSINH SARVAIYYA,	
742	AO/215/2008	8/12/2008	PANIBEN WD/O KESHABHAI VALABHAI,MADANBHAI KESHABHAI,HARISHBHAI KESHABHAI,NAVINBHAI KESHABHAI,JASUBEN KESHABHAI	MR RS SANJANWALA	RAMANBEN D/O PARBHUBHAI VALABHAI & WD/O KIKABHAI,	MR NM KAPADIA
743	AO/216/2008	29/09/2008	VALLABHBHAI MOHANBHAI PATEL,	MR DHIRAJ M PATEL	JIVRAJ MOHANJI THAKOR,KESHAJI SHANAJI THAKOR,BHUDHAJI SHANAJI THAKOR,MANAJI SHANAJI THAKOR,GABHAJI JESANGJI THAKOR,SHANTABEN SHANAJI THAKOR,LAXMIBEN SHANAJI THAKOR	
744	AO/217/2008	27/08/2009	SULOCHANABEN CHANDULAL DALAL,	MR AMAR N BHATT	PANKAJYKUMAR J DALAL,RAMESHBHAI BHAILALBHAI SHAH,SEVANTILAL CHUNILAL PARIKH,SAMIP SURESHBHAI SHAH,ASHITBHAI JITENDRABHAI SHAH	,MR KV SHELAT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
745	AO/218/2008	17/09/2008	RAJESH AMBALAL PATEL,DASHRATHBHAI NATHABHAI PATEL	MR BP GUPTA	KANTIBHA MANILAL PATEL,GANESHBHAI MANILAL PATEL,NAROTTAMBHAI JIVABHAI,KANUJI BHAGUJI JADEJA,VIJABHAI VIRAMBHAI AADODARA,MAHESHBHAI BHIKHCHAND KARDA	,(MR BS BRAHMBHATT)
746	AO/219/2008	23/09/2008	INDIAN OIL CORPORATION LTD,	(MRS MAUNA M BHATT),MR MANISH R BHATT	TATAKEM CO-OP. STORES LTD,	(MR YF MEHTA)
747	AO/220/2008	26/02/2009	VASUPUJYA OWNERS ASSOCIATION THROUGH CHAIRMAN,SAMBHAVNATH OWNERS ASSOCIATION THROUGH CHAIRMAN	MR PS CHAMPANERI	HANSABEN WD/O NARESCHANDRA HIRALAL AMIN,BHAVESHBHAI NARESHCHANDRA AMIN,RAIBEN D/O KHATARJI DEHARJI,BABIBEN D/O KHATARJI DEHARIJI W/O DHIRAJI JERAJI,KASHIBEN @ SHAKRIBEN KHATARJI DEHARJI SINCE DECD.THRO HEIRS,ATMARAM MANGAJI THAKOR,SOMAJI MANGAJI THAKOR,LASIBEN D/O KHATARJI DEHARJI SINCE DECD. THROUGH HEIRS,MAFABHAI NATHUJI THAKOR AS MANAGER & KARTA OF HINDU,THAKOR CHANDABEN SINCE DECD. THROUGH HEIRS.,SANTOKBEN SHIVAJI THAKOR,PRAMILABEN SHIVAJI THAKOR,THAKOR JASIBEN D/O CHATUJI KHATARJI,RAVIRAJ (SATELLITE) CO-OPERATIVE HOUSING SOC. LTD THROUGH,NARANBHAI MANIBHAI PATEL,GOKLVAN (SATELLITE) CO-OPERATIVE HOUSING SOC. LTD THROUGH	,MS TRUSHA K PATEL
748	AO/221/2008	21/04/2009	JAYSUKHBHAI PARSHOTTAMBHAI PATODIYA,	MR ABHISHEK M MEHTA,MR PARTH S TOLIA	HARESHBHAI NATHUBHAI GONDALIA,KHUSHALBHAI NAROTTAMBHAI PATEL,HANSABEN WD/O KHUSHALBHAI PATEL,HASMUKHBHAI KHUSHALBHAI PATEL,BIPINBHAI KHUSHALBHAI PATEL,BANDISHBHAI KHUSHALBHAI PATEL,SANJAYBHAI KHUSHALBHAI PATEL	,NOTICE SERVED,SERVED BY AFFIX(N),(MR PJ VYAS)
749	AO/222/2008	10/7/2008	PANKAJBHAI GORDHANBHAI PATEL,	MR DC DAVE	BHALABHAI CHAGANBHAI CHAVDA,KHUMANSINH CHAGANBHAI CHAVDA,SITRABEN @ SHANTABEN WD/O GAGABHAI CHAGANBHAI CHAVDA,RAJNIBHAI DHULABHAI PATEL	,(MR VC DESAI)
750	AO/223/2008	31/07/2008	KHURSHID CYRUS MEDHORA,	(MR TS NANAVATI)	CYRUS RATANSHA MEDHORA,HORMAZJI RATANJI VADOLIWALA	
751	AO/224/2008	31/07/2008	KHURSHID CYRUS MEDHORA,	(MR TS NANAVATI)	CYRUS RATANSHA MEDHORA,HORMAZJI RATANJI VADOLIWALA	
752	AO/225/2008	31/07/2008	KHURSHID CYRUS MEDHORA,	(MR TS NANAVATI)	CYRUS RATANSHA MEDHORA,HORMAZJI RATANJI VADOLIWALA	
753	AO/226/2008	17/07/2008	RAMNIVAS HUKUMCHAND GUPTA DIRECTOR OF NIRAJ PLY.FABRI,	MR DS CHAUHAN,MR NEHAL R JOSHI	ASSOCIATE CO.OP. BANK LTD,JAYSHREEBEN KAUSHIKBHAI BHARUCHA,KAUSHIKBHAI FARSHRAM BHARUCHA	,MR TUSHAR MEHTA
754	AO/227/2008	11/7/2008	BALABHAI BUDHABHAI AHIR SINCE DECE. THRO LEGAL HEIRS,HARIBHAI BALABHAI AHIR,KESHAVBHAI BALABHAI AHIR,DURLABHBHAI BALABHAI AHIR,NAGINBHAI BALABHAI AHIR,DAHYABHAI BUDHABHAI AHIR	MR UTPAL M PANCHAL	GANDABHAI CHIBABHAI @ GANDABHAI KUNTABHAI AHIR,	
755	AO/228/2008	11/7/2008	PRAMOD LAJPATRAI JAIN,	MR RJ GOSWAMI	RADHA OMPRAKASH CHARAN,	MR ASHISH M DAGLI
756	AO/229/2008	10/7/2008	BABULAL REKAVCHAND VORA,MANOJBHAI SURESHCHANDRA SHARMA	MR DILIP L KANOJIYA	AHMEDABAD MUNICIPAL CORPORATION,	
757	AO/230/2008	11/7/2008	BALABHAI BUDHABHAI AHIR SINCE DECE. THRO LEGAL HEIRS,HARIBHAI BALABHAI AHIR,KESHAVBHAI BALABHAI AHIR,DURLABHBHAI BALABHAI AHIR,NAGINBHAI BALABHAI AHIR,DAHYABHAI BUDHABHAI AHIR	MR UTPAL M PANCHAL	GANDABHAI CHIBABHAI @ GANDABHAI KUNTABHAI AHIR,	MR SHITAL R PATEL

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758	AO/231/2008	30/10/2009	SEVANTIBHAI SAKARCHANDBHAI SHAH,	MR TV SHAH	KAILASH DARSHAN HOUSING DEVELOPMENT (GUJ) PVT LTD,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,ADDITIONAL DISTRICT MAGISTRATE,COMMISSIONER OF POLICE,STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),(MR A J PATEL),M/S RJ RAWAL ASSOC.,MR ADIL R MIRZA,MS SHIVYA A DESAI
759	AO/232/2008	27/01/2009	BHOOMI DEVELOPERS,INDRAVADANBHAI AMBALAL PATEL,TEJAS RAVINDRABHI PATEL	MR PARTHIV B SHAH	BARODA PRODUCTIVITY COUNCIL,ANUJBHAI LALITCHANDRA PATEL	
760	AO/233/2008	18/12/2008	PASCHIM GUJARAT VIJ COMPANY LIMITED,	(MR GIRISH D BHATT)	YUSUFBHAI ISMAILBHAI SAKARWALASATKAR HOTEL, (MEHTA & CO.),	MR SUNIL L MEHTA
761	AO/234/2008	18/12/2008	PASCHIM GUJARAT VIJ COMPANY LIMITED,	(MR GIRISH D BHATT)	YUSUFBHAI ISMAILBHAI SAKARWALASATKAR HOTEL, (MEHTA & CO.),	MR SUNIL L MEHTA
762	AO/235/2008	30/01/2009	SHAH KUNDALIA & CO A PARTNERSHIP FIRM,LEGAL HEIRS OF GULABCHAND CHHAGANLAL SHAH,SURESHBHAI GULABCHAND SHAH,MINESHKUMAR GULABCHAND SHAH,RASIKLAL GULABCHAND SHAH,RAJNIKANT GULABCHAND SHAH,CHANDRABEN PRABHUDAS JIVRAJANI,DAMYANTIBEN MULCHAND JIVRAJANI,JAYSHREEBEN HASMUKHRAY CHITALIA	(MR BD KARIA)	JAYANTILAL GOVINDJI KUNDALIA,DECEASED DAMJIBHAI UKABHAI PATEL THRO LEGAL HEIRS,AMRUTLAL DAMJIBHAI (EXPIRED) (DELETED),GIRISHBHAI DAMJIBHAI,BATUKBHAI DAMJIBHAI,DECEASED PARSHOTAM UKABHAI PATEL THRO LEGAL HEIRS,MAHENDRABHAI PARSHOTAMBHAI PATEL,BIPINBHAI PARSHOTAMBHAI PATEL,JAYSHUKHBHAI PARSOTAMBHAI PATEL,KIRITKUMAR JAYANTILAL KUNDALIA,CHATRABHUJ K GHAMSANIA,DECEASED DINKARRAY MAGANLAL KOTAK THRO LEGAL HEIRS,RAJIV DINKARRAY KOTAK,HARISHCHANDRA VRAJLAL JIVRAJA NI	,DELETED,MR HARESH H PATEL, (MR SURESHM SHAH)
763	AO/236/2008	6/10/2008	KALPESHBHAI AMRUTLAL PATEL,	MR DEEPAK VYAS	K.KRISHNAMURTI OWNER OF SHRINIVAS INDUSTRIES,JYOTINDRAKUMAR PATEL	,MS ASHA H GUPTA
764	AO/237/2008	14/12/2009	MOHANBHAI RAMBHAI CHAUHAN,GANGABEN WD/O. MOHANBHAI CHAUHAN,NANJIBHAI MOHANBHAI CHAUHAN	MR HARSHADRAY A DAVE	ADAM HAJIBHAI SALOT - GHANCHI,GAFARBHAI ADAMBHAI SALOT OWNER OF VEHICLE GJ-3T-5901,NEW INDIA INSURANCE COMPANY INS. CO.FOR VEHICLE GJ-3T-5901,MOHD. VAHID MOHD.SOHARAKH KHANDRIVER & OWNER OF VEHICLE NO.,NATIONAL INSURANCE COMPANY LTDINS. CO. FOR VEHICLE MMK-1821	DELETED,DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR,MR DAKSHESH MEHTA
765	AO/238/2008	14/12/2009	NANJIBHAI MOHANBHAI CHAUHAN,	MR HARSHADRAY A DAVE	ADAM HAJIBHAI SALOT-GHANCHI,GAFARBHAI ADAMBHAI SALOT OWNER OF VEHICLE NO.GJ-3T-5901,NEW INDIA INSURANCE COMPANY INS.CO. FOR VEHICLE GJ-3T-5901,MOHD. VAHID MOHD.SOHARAKH KHANDRIVER & OWNER OF VEHICLE NO.,NATIONAL INSURANCE COMPANY LTDINS. CO. FOR VEHICLE NO.	DELETED,DS AFF.NOT FILED (R),MR DAKSHESH MEHTA
766	AO/239/2008	18/07/2008	ARVINDBHAI@ DASHRATHLAL C. MISTRY.,	(MR HIMANSHU JMEHTA)	PUSHPABEN ARVINDBHAI@ DASHRATHLAL MISTRY.,	MR VASANTS SHAH

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767	AO/240/2008	7/2/2011	SAIYED ASIYEDMIYA ALAMSHAH DECEASED THRO LEGAL HEIRS,SAIYED ISMAIL SAIYEDMIYA,SAIYED RAHIMABIBI SAIYEDMIYA,SAIYED IBRAHIMMIYA ALAMSHA DECEASED THRO LEGAL HEIRS,SAIYED SAKINABIBI IBRAHIMMIYA,SAIYED BADRANINSA IBRAHIMMIYA,SAIYED RUKAIYABIBI IBRAHIMMIYA	MR. D. P. KINARIWALA	SAIYED AHMEDHUSEN SHAHBUDDIN DECEASED THRO LEGAL HEIRS,SAIYED SHAHIDBANU AHMEDHUSEN,SAIYED SAHENAJBANU AHMEDHUSEN,SAIYED MANJURHUSEIN AHMEDHUSAIN,SAIYED MUNAVARHUSEIN AHMED-HUSEN,SAIYED MANAFHUSEIN AHMEDHUSEN,SAIYED JOHRABIBI SHAHBUDDIN DECEASED THRO LEGAL HEIRS,SAIYED NAZMUNNISA BHIKHUMIYA,SAIYED JEBUNNISA YAKUBALI,,SAIYED MUKHTYARAHMED USMANMIYA,SAIYED KHERUNNISA MOHMEDHANIF,SAIYED SAMSUNNISA USMANMIYA,SAIYED JAKIRHUSEIN USMANMIYA,MABEDU ALAMSHA DECEASED THRO LEGAL HEIRS,SAIYED DADIBIBI KAYAMALI,LEGAL HERIS OF FATIMABIBI ALAMSHAH (SINCE DECD.),SAIYED SABBIRHUSAIN,AKIK TILES PVT.LTD.,L.HEIRS OF KURESHI ISABBHAI KALUBHAI (SINCE DECEASED),KURESHI AHMEDBHAI ISABBHAI,KURESHI MAHMEDBHAI ISABBHAI	,RULE SERVED,RULE SERVED BY DS,MR PRAKASH K JANI,MR AJAY R MEHTA
768	AO/241/2008	17/07/2008	DIPEN ARUNKANT SURYAWALA @ DIPEN VITHALDAS SHAH,	MR BS PATEL,MRS RANJAN B PATEL	MAHENDRA RAMBALI THAKOR,KANUBHAI KACHARABHAI MALI DECEASED - S/O BIJALBHAI,RAJUBHAI KACHARABHAI MALI,LAKHIBEN WD/O BIJALBHAI GIRDHARBHAI MALI	,MR PF ADHVARYU
769	AO/242/2008	17/07/2008	VALLBHBHAI MOHANBHAI PATEL,	MR DHIRAJ M PATEL	JIVAJI MOHANI THAKOR,KESHAVJI SHANAJI THAKOR,BHUDHAJI SHANAJI THAKOR,MANAJI SHANAJI THAKOR,GABHAJI JESANGJI THAKOR,SHANTABEN SHANAJI THAKOR,LAXMIBEN SHANAJI THAKOR	
770	AO/243/2008	18/07/2008	THAKORBHAI MORARBHAI,GITABEN WD/O RATILAL MORARBHAI,UMESHKUMAR RATILAL,KIRANKUMAR RATILAL,NARESHKUMAR RATILAL	MR UTPAL M PANCHAL	VAJUBHAI MADHABHAI SANGANI,	MR NM KAPADIA
771	AO/244/2008	18/07/2008	THE STATE OF GUJARAT,GUJARAT ENERGY COMMISSION	GOVERNMENT PLEADER	MANOJ G OZA,SHAILESHBHAI PATWARI,SAMIR SURESHCHANDRA SHAH,BIPINBHAI R PATEL,UNION OF INDIA THRO THE SECRETARY	,MR JIGAR M PATEL

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772	AO/245/2008	17/07/2008	SADRUNISSA D/O GULAMALI SAIDUMIYA,BASHIRUDDIN SAMSUDDIN SAIYED,IMTIAZALI MOHAMMEDALI SAIYED,SADIKALI INTJAMALI SAIYED	MR CJ VIN	AHMEDABAD MUNICIPAL CORPORATION,SABBIRHUSSEIN SALLUMIYA SAIYED,ANVAR HUSSEIN SALLUMIYA SAIYED,FATMABIBI SALLUMIYA SAIYED,RAHIMANBIBI SALLUMIYA SAIYED,KHARRUNISA SAMSUDDIN SAIYED,DAMALUDDIN SAMSUDDIN SAIYED,JAMALUDDIN SAMSUDDIN SAIYED,AMIRUDDIN SAMSUDDIN SAIYED,ZAKIRUDDIN BASHIRUDDIN SAIYED,ALIMUDDIN BASHRUDDIN SAIYED,MAHEMUDABIBI MAHAMMEDALI,MAJARALI MOHAMMEDALI SAIYED,ASHRAFALI MOHAMMEDALI SAIYED,SABIR HUSSEIN SALLUMIYA SAIYED,MUNAF HUSSEIN SABIR HUSSEIN,AIYUB HUSSEIN SABIR HUSSEIN,AFZALNISA MOHAMMEDALI,MAHBOOBNISSA INTEJAMALI SAIYED,NARGISBANU INTEJAMALI SAIYED,YUSUFBHAI IBRAHIMBHAI CHHAMWALA,YASIN KARIMBHAI CHHAMWALA,SHYARABIBI D/O AHMEDJI CHANDJI,YAKUB NABIBAKSH KABAN,SUGARABEN AHMED HUSSEIN CHAVDA,IQBAL SAFI MOHAMMED CHHIPA,USMANBHAI JATARBHAI MANSURI,YASINBHAI MANSURI,HEIRS OF BABULAL POPATLAL VIKARAM BABULAL SHAH,HARISH BABULAL SHAH,VIBHABEN WD/O ROHITKUMAR BABULAL SHAH,DEVAT ROHITKUMAR SHAH	,MR PRASHANT G DESAI
773	AO/246/2008	23/07/2008	KARSAN VELJI KARAMSI VAGADIA,	MR RAVINDRA SHAH,MRS KANAN R SHAH	VANITA SHASHI VAGADIA,RADHABEN MULJI KHOKHRAI,STATE BANK OF INDIA,STATE BANK OF INDIA	,(MR SANDEEP N BHATT)
774	AO/247/2008	6/10/2008	HASMUKHBHAI DAYALBHAI PATEL,	MR DEVANG T SHAH	PRABHABEN ARVINDBHAI PATEL,MANORAMABEN RAMESHBHAI PATEL,ARVINDBHAI LALBHAI PATEL,RAMESHBHAI LALBHAI PATEL,DHIRUBHAI SOMABHAI PATEL	NOTICE SERVED BY DS,MR PR NANAVATI,MR NV GANDHI
775	AO/248/2008	17/09/2008	BHARTIBEN ATULKUMAR PATEL,	MR PY DIVYESHVAR	KALPANABEN JITENDRA PATEL D/O DECD. CHHOTALAL D PATEL,VAIBHAV CORPORATION PVT LTD,PRAKASH KHATRI,KANTABEN W/O CHHOTABHAI PATEL	,MR DHAVAL M BAROT
776	AO/249/2008	17/09/2008	VAIBHAV CORPORATION PVT LTD THRO CHAIRMAN & MD PETI. NO.2,PRKASH KHATRI -VAIBHAV CORPORATION	MR MEHUL H RATHOD	KALPANABEN D/O CHHOTALAL DAHYABHAI PATEL & W/O JITENDRA,BHARTIBEN D/O CHHOTALAL DAHYABHAI PATEL W/O ATULKUMAR,DECEASED KANTABEN CHHOTALAL PATEL THRO LEGAL HEIRS	,MR DHAVAL M BAROT
777	AO/250/2008	24/07/2008	GUJARAT FLUOROCHEMICALS LTD,	NANAVATI ASSOCIATES	KA TAK GLOBAL LIMITED,ICICI BANK LIMITED	
778	AO/251/2008	20/07/2011	CADILA HEALTHCARE LTD,	SINGHI & CO	BIOCHEM PHARMACEUTICAL INDUSTRIES,	DR RAJESH H ACHARYA
779	AO/252/2008	28/07/2008	LINCOLN PARENTAL PRIVATE LTD,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
780	AO/253/2008	28/07/2008	LAXMI DISTRIBUTORS,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
781	AO/254/2008	28/07/2008	LOTUS PHARMACEUTICALS,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
782	AO/255/2008	28/07/2008	DOWN TOWN TRAVELS PRIVATE LTD,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
783	AO/256/2008	31/07/2008	NARENDRAKUMAR DAMODARDAS GORASIA,	MR KUNJAL D PANDYA	HIMESHKUMAR JASVANTRAI GADHIA,DILIPKUMAR DAMODARDAS GORASIA	
784	AO/257/2008	1/8/2008	NILESHBHAI NAVINBHAI HINGU,	MR BS PATEL,MRS RANJAN B PATEL	MADHYA GUJARAT VIJ COMPANY LTD,	
785	AO/258/2008	1/5/2018	RUSHABHBHAI N PATEL S/O NAVNITBHAI PATEL,JAXAYBHAI S SHAH S/O SHARADKUMAR SHAH,YOGESHBHAI C BHAVSAR S/O CHANDRAKANT BHAVSAR,SANJAYBHAI A JAIN S/O AMBALAL JAIN,UMANGBHAI H THAKKAR S/O HIRALAL THAKKAR,SURESHBHAI PATEL S/O DAHYABHAI PATEL,DIPAKKUMAR PATEL S/O. BALDEVBHAI M PATEL	SINGHI & CO	NARENDRA K PATEL,HARSHADBHAI B VAGHELA,NAVNEETBHAI THAKARSHY,MAHESHBHAI R VERMA,ROHIT MODI,PRASHANT SHAH,DILIPBHAI PATEL,BHARGAV DESAI,BHARAT MODI,RAKESH M PATEL,PRIYAVADAN P SHAH,GUJARAT INSTITUTE OF HOUSING & ESTATE DEVELOPERS	RULE SERVED,MR BM MANGUKIYA,MR JS YADAV,MS BELA A PRAJAPATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
786	AO/259/2008	1/5/2018	GUJARAT INSTITUTE OF HOUSING & ESTATE DEVELOPERS,	SINGHI & CO	NARENDRA K PATEL,HARSHADBHAI B VAGHELA,NAVNEETBHAI THAKARSHY,MAHESHBHAI R VERMA,ROHIT MODI,PRASHANT SHAH,DILIPBHAI PATEL,BHARGAV DESAI,BHARAT MODI,RAKESH M PATEL,PRIYAVADAN P SHAH,RUSHABHBHAI N PATEL S/O NAVNITBHAI PATEL,JAXAYBHAI S SHAH S/O SHARADKUMAR SHAH,YOGESHBHAI C BHAVSAR S/O CHANDRAKANT BHAVSAR,SANJAYBHAI A JAIN S/O AMBALAL JAIN,UMANGBHAI H THAKKAR S/O HIRALAL THAKKAR,SURESHBHAI PATEL S/O DAHYABHAI PATEL,DIPAKKUMAR PATEL S/O BALDEVBHAI M PATEL	RULE SERVED,MR BM MANGUKIYA,MR JS YADAV,MS BELA A PRAJAPATI,MR SHAMIK S BHATT
787	AO/260/2008	16/06/2009	DARSHINIBAHEN W/O ASHUTOSH PATEL,	MR CH VORA	JAGDISHBHAI KANAIYALAL VAKIL,JAYSHREEBEN W/O JAGDISHBHAI KANAIYALAL VAKIL,VISHAL S/O JAGDISHBHAI KANAIYALAL VAKIL,KUMAR RAMESHCHANDRA PATEL,SMITABEN W/O KALPESHKUMAR PATEL,MRUDULABEN WD/O RAMESHCHANDRA PRAHLADBHAI PATEL	
788	AO/261/2008	10/2/2009	BHAYABHAI JAGMALBHAI AAHIR @ (VASRA),ARVINDBHAI MOHANBHAI AAHIR @ (JAVANDRA)	MR SP MAJMUDAR,MR P P MAJMUDAR	NANUBHAI GOPALBHAI PATEL,THAKOREBHAI DHANJIBHAI MISTRY,JAGJIVANBHAI DHANJIBHAI MISTRY,NARANBHAI DHANJIBHAI MISTRY,DIPAKBHAI B DESAI,MANJULABEN BALVANTRAI DESAI,HITESHKUMAR BALVANTRAI DESAI,RAMESHBHAI VALJIBHAI MAVANI	
789	AO/262/2008	4/7/2017	ARJUNSINH HAMIRSINH RANA,TAKTHSINH HAMIRSINH RANA,SHANTABEN W/O HAMIRSINH RANA,UROSTAR CRYSTAL PVT LTD	(MR NIKHIL S KARIEL)	SANDIP DURGAPRASAD SHRIVASTAVA,	MR P P MAJMUDAR,MR. NISHIT P GANDHI
790	AO/263/2008	16/06/2009	BANUBIBI D/O IBRAHIM VALIMOHMMED MEMON,MOHMMED SALIM VALIMOHMMED MEMON	(MR GIRISH D BHATT)	MOHMMED SAJID MOHMMED YUSUFBHAI MEMON,HAMIDABANU MOHMMED YUSUFBHAI MEMON,MOHMMED FARUK AMINBHAI KURESHI	
791	AO/264/2008	16/11/2009	NATAVARBHAI DAHYABHAI SOLANKI,	MR DHIRAJ M PATEL	GITABEN W/O PANACHAND RAMJIBHAI,GAURIBEN DAHYABHAI CHAVADA,MANOJBHAI DAHYABHAI CHAVADA,ARUNABEN DAHYABHAI CHAVADA,KISHORBHAI BECHARBHAI KANTHARIYA,YOUNUS YOUSUF SHAIKH,MOHMMED YOUSUF SHAIKH,NAJIR YOUSUF SHAIKH	(MR DIPAK C RAVAL),MR NV GANDHI

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792	AO/265/2008	26/10/2009	VINODBEN HARISHANKAR @ VINODBEN SHANTILAL,SHANTILAL NAGJIBHAI RAJYAGURU,RAMESH SHANTILAL RAJYAGURU,JAYSHREEBEN SHANTILAL RAJYAGURU,JYOTSNABEN SHANTILAL RAJYAGURU,RAJESH SHANTILAL RAJYAGURU,MUKESH SHANTILAL RAJYAGURU	MR RC KAKKAD	PRATAPRAY HARISHANKAR RAJYAGURU,VASANTBEN HARISHANKAR RAJYAGURU,MANOJKUMAR HARISHANKAR RAJYAGURU THRO MEENAKSHIBEN,PRIYAVANDANABEN HARISHANKAR RAJYAGURU,MEENAKSHIBEN HARISHANKAR RAJYAGURU,SHOBHNABEN HARISHANKAR RAJYAGURU,DAKSHABEN HARISHANKAR RAJYAGURU,NAYNABEN HARISHANKAR RAJYAGURU,VRUNDA CONTSTRUCTION CO.,CHAMPAK KESHUBHAI,GABHRUBHAI BAHADURBHAI,VANDANABEN NITINKUMAR BHARDVAJ,KASHYAPBHAI CHIMANBHAI SHUKLA,NAVINBHAI KANABHAI AHIR,KHUSHALDAS DAYALJI & SONS,KANTIBHAI RANPURA,RAJNIBHAI RANPURA,NITINHAI RANPURA,PANKAJBHAI AMRUTLAL MEHTA,JANTILAL GOVINDJI KUNDALIYA,MAHENDRA HEMCHAND KANSARA DECD. THRO HEIR SHAILESHBHAI,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT (1),MAMLATDAR,RAJKOT MUNICIPAL CORPORATION,KIRIT JAYANTILAL KUNDALIYA,BATUKLAL DAMJI,AMRUTLAL DAMJI,GIRISHBHAI DAMJI,VALLABHDAS MOHANLAL BHALODIYA	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
793	AO/266/2008	16/06/2009	SHANKERSINH DARIYASINH TOMAR,SAMAR BAHADURSINH RAJPUT,NAVIN SATYANARAYAN JOSHI	MR PINAKIN B RAVAL	NAGARWEL HANUMANJI MAHARAJ TRUST THROUGH,	MR BHARAT JANI
794	AO/267/2008	14/08/2008	ASHOK KALIDAS PATEL,	MR RAHUL K PANDYA	MANUBHAI LAVJIBHAI HUF,RAMILABEN MANUBHAI,SONAL MANUBHAI,SHEETAL MANUBHAI,BIPIN MANUBHAI,MEHUL MANUBHAI,GHANSHYAM LAVJIBHAI HUF,HANSABEN GHANSHYAMBHAI,PRAGNABEN GHANSHYAMBHAI,MINOR MILAN GHANSHYAMBHAI,MINOR PAYAL GHANSHYAMBHAI,MINOR KAJAL GHANSHYAMBHAI,MINOR HARDIK GHANSHYAMBHAI,AMBABEN LAVJIBHAI WD/O LAVJIBHAI KUBERBHAI,DINESH POPATBHAI BHARVAD,MAHESH CHHANABHAI BHARWAD,BIMAL KESHUBHAI PATEL	,MR PR NANAVATI,MR MEHUL H RATHOD
795	AO/268/2008	16/06/2009	VIJAY P DHAKAN,	MR SP MAJMUDAR,MR P P MAJMUDAR	M/S.SAMBHAV ASSOCIATES,RAJKOT NAGRIK SAHAKARI BANK LTD	,MR JR SHAH
796	AO/269/2008	8/8/2008	ASHOK AMBALAL,HARISHBHAI PREMCHAND SHAH,HASMUKHLAL RATILAL SHAH,VASANTLAL DALSUKHBHAI SHAH,BHANULAL SOMCHAND SHAH,SANANTKUMAR ASHALAL SHAH,HARISHKUMAR ASHALAL SHAH,AJITKUMAR NATVARLAL SHAH,DAHYABBHAI PUNJABHAI PARMAR,GHANSHYAMBHAI NATVARBHAI PATEL,NATVARLAL HIRALAL JOSHI,DHARMIL AVANTIBHAI SHAH,DHIREN RAJENDRA SHAH,RAJESHKUMAR SHANTILAL SHAH,NARENDRAKUMAR KESHAVLAL SHAH,JITENDRAKUMAR SHANTILAL SHAH	MR AR MAJMUDAR	CHANDRAVADAN KESHAVLAL SHAH,RAMESHBHAI AMBALAL PATEL,JESINGBHAI RAISINGBHAI GOHIL,TRIBHOVANBHAI RAISINBHAI GOHIL,HIMMATBHAI RAISINGBHAI GOHIL,TARABEN D/O JESINGBHAI,USHABEN D/O JESINGBHAI,FULSINGBHAI JESINGBHAI,KAVITABEN D/O TRIBHOVANBHAI,DILIPBHAI HIMMATBHAI,JAYESHBHAI HIMMATBHAI,JUGABHAI HIMMATBHAI,CHAMPABEN D/O JESINGBHAI	,MR PM BHATT
797	AO/270/2008	2/4/2009	LALLURAM PHUNDILAL SHARMA,	HL PATEL ADVOCATES	RADHIKA PETROLIUM,AMITBHAI PURSHOTTAMBHAI SHARMA,INDIAN OIL CORPORATION LIMITED	(MRS MAUNA M BHATT),(MRS VD NANAVATI)

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798	AO/271/2008	21/08/2008	GAYATRI SEEDS AGENCY,	VIRAL K SHAH	NATH SEEDS PVT LTD,NANDKISHORE LAXMINARAYAN KAGRIWAL, CHAIRMAN,SAUDH AULLABEG VICE-PRESIDENT,SATISHKUMAR LAXMINARAYAN KAGRIWAL, MANAGING DIRECTOR,ANILKUMAR LAXMINARAYAN KAGRIWAL, DIRECTOR,RAJABHAI VITHALRAO KUNKARE AUTHORISED OFFICER,RANG S AGRAWAL AUTHORISED OFFICER	
799	AO/272/2008	16/06/2009	BHANUBEN KANAIYALAL PITALIYA,JAGRUTIBEN KETANBHAI SHETH,KETAN KANTILAL SHETH	MR BK DAMANI	OMSAHJANAND MEMBERS ASSOCIATION,	NOTICE SERVED BY DS
800	AO/273/2008	22/08/2008	RAJ HARSHADBHAI CHOKSI,	(MR ASHOK K PADIA)	KARSHANBHAI SHANKARDAS PATEL,H.DESAI AND CO. ADVOCATE SOCILITORS AND NOTARY	,MR AB MUNSHI
801	AO/274/2008	22/08/2008	BHARATKUMAR DHULCHAND SHAH,	MR VASANTS SHAH	LEENABEN BAHARTKUMAR SHAH,RAHUL BHARATBHAI SHAH THRO' LEENABEN .B. SHAH,ROHAN BHARATBHAI SHAH THEO' LEENABEN.B. SHAH	(MR AJ SHASTRI)
802	AO/275/2008	30/11/2009	SOMIBEN @ CHIMIBEN D/O NARANBHAI KALABHAI,MANUBEN D/O NARANBHAI KALABHAI	MR DHAVAL D VYAS	UKABHAI NARANBHAI PATEL KARTA OF HUF,HASMUKHBHAI UKABHAI PATEL KARTA OF HUF,BHARTIBEN HASMUKHBHAI PATEL,BHIKHUBHAI RANCHHODBHAI DABHI,JAYASHRIBEN K PATEL	NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MR SHALIN N MEHTA,MS VARSHA BRAHMBHATT,MR DILIP L KANOJIYA
803	AO/276/2008	28/08/2008	MINADEVI GOVINDLAL PRAJAPATI,	MR HR PRAJAPATI	UJAMSINH GANGARAM PUJARA,BHARATBHAI MANILAL THAKKAR,NAUNAJI @ NIRMALKUMAR HAJAJI PRAJAPATI,GANESHJI CHAMANAJI PRAJAPATI	NOTICE SERVED BY DS,MR HM PARIKH
804	AO/277/2008	1/4/2009	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA,	MR SS PANESAR	NAVROZ HOMI TARAPORE SOLE PROPRIETOR OF,RAJEEV MAHENDRA ZAVERI,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,DINESH @ DILIP KESHAVBHAI PATEL,BABABHAI SHANKARBHAI PATEL,NATHIBEN BABABHAI PATEL	NOTICE UNSERVED,MR SANJAY A MEHTA,MR RK MISHRA,MR RS SANJANWALA,MR JAL S. UNWALLA
805	AO/278/2008	27/08/2008	SHAKTISINH AMARSINH JADEJA,	MR ANSHIN H DESAI	VALJIBHAI NARANBHAI PATEL,NILESHBHAI VALJIBHAI PATEL,BHOGILAL RATILAL VORA,SURESHKUMAR RATILAL VORA,MAHESHBHAI VALJIBHAI PARSANA,HETUL CHANDRAKANT SHAH,JAYANTILAL BHAGVANJIBHAI KALARIYA	,MR NISHANT LALAKIYA
806	AO/279/2008	5/9/2008	ARVINDKUMAR GULABCHAND SHAH DECEASED THRO LEGAL HEIRS,VARSHABEN ARVINDBHAI SHAH,HEMAL ARVINDBHAI SHAH,DIPESH ARVINDBHAI SHAH	MR PM LAKHANI,MR HARSHIT S TOLIA	SHAH KUNDALIYA & CO,GULABCHAND CHHAGANLAL SHAH DECEASED THRO HEIR,RASIKLAL GULABCHAND SHAH,RAJNIKANT GULABCHAND SHAH,GOPALBHAI MOHANBHAI RAJYAGURU,HARISHCHANDRA VRUJLAL JIVRAJANI,CHANDRABEN PRABHUDASBHAI JIVRAJANI,DAMYANTIBEN MULCHAND JIVRAJANI,JAYSHREEBEN HASMUKHBHAI CHITTALIYA,KIRITBHAI JAYANTILAL KUNDALIYA,CHATRABHUJBHAI K DHAMSANIYA,DINKARRAI MAGANLAL KOTAK,JAYANTILAL GOVINDJI KUNDALIA,DAMJIBHAI UKABHAI PATEL,AMRUTLAL DAMJIBHAI PATEL,GIRISHBHAI DAMJIBHAI PATEL,BATUKBHAI DAMJIBHAI PATEL,PARSHOTTAMBHAI UKABHAI PATEL,MAHENDRABHAI PARSHOTTAMBHAI PATEL,BIPINBHAI PARSHOTTAMBHAI PATEL,JAYSUKHLAL PARSHOTTAMBHAI PATEL	,(MR SURESHM SHAH)
807	AO/280/2008	2/4/2009	INDIAN OIL CORPORATION LTD,	(MRS MAUNA M BHATT)	RADHIKA PETROLEUM,AMITBHAI PURSHOTTAM SHARMA,LALLURAM FUNDILAL SHARMA 50, SARDARPURA, LALITPUR, U.P.	(MRS VD NANAVATI),HL PATEL ADVOCATES
808	AO/281/2008	17/03/2009	ARVINDKUMAR NANALAL SONI,	(MR NV ANJARIA)	HALA NARUBHA KARUBHA JADEJA,	(MR FB BRAHMBHATT)

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809	AO/283/2008	16/06/2009	ABDULKADAR HUSHEN NAREJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BACHU MANGA SANGAR,CHANA MANGA SANGAR,LILBAI BUDHIYA D/O MANGABHAI,KESHARBAI KHIMJI D/O MANGABHAI	
810	AO/284/2008	13/11/2009	JAYANTIBHAI KESHABHAI PATEL,PARESHBHAI JAYANTIBHAI PATEL,MANJULABEN JAYANTIBHAI PATEL,TULSHIBHAI VRINDAVAN PATEL,PRAKASHBHAI TULSHIBHAI PATEL THRU P.O.A. HOLDER TULSIBHAI,SHARDABEN TULSHIBHAI PATEL	(MR PRAFUL J BHATT)	CHANDUJI LAXMANJI THAKORE,SHANTABA LAXMANJI THAKORE,ROOPABA LAXMANJI THAKORE,DHULIBEN WD/O LAXMANJI PUNJAJI THAKORE,THAKORE SATAJI BOTHAJI,THAKORE BHIKHIBEN D/O BOTHAJI VISAJI,THAKORE SANTOKBEN D/O BOTHAJI VISAJI	MR RJ GOSWAMI
811	AO/285/2008	3/3/2014	HARDIKBHAI HARSHADBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	SOMAJI HAJURJI,AMRUTJI HAJURJI,PALIBEN WD/O HAJURJI HEMAJI,SHEETALKUMAR GHANSHYAMBHAI PATEL	ADVOCATE NAME DELETED,RULE SERVED
812	AO/286/2008	8/12/2008	BABULAL MAGANLAL DECEASED THRO LEGAL HEIRS,ASHOKBHAI BABULAL,SHAILESH BABULAL,PARESH BABULAL,MUKTABEN BABULAL,KESHAVLAL MAGANLAL DECEASED THRO LEGAL HEIRS,RAMESH KESHAVLAL,KAMLABEN KESHAVLAL,PARSOTTAM MAGANLAL DECEASED THRO LEGAL HEIRS,VINODBHAI PARSOTTAM,HANSABEN PARSOTTAM	MR PREMAL S RACHH	CHOTALAL RATNA DECEASED THRO LEGAL HEIRS,KANTILAL CHOTALAL,PRABHUDAS CHOTALAL,BHAGWANJI CHOTALAL,JASUBEN CHOTALAL,KAMLABEN CHOTALAL,SAROJBEN CHOTALAL,PRAGJIBHAI RATNABHAI DECEASED THRO LEGAL HEIRS,BHAILALBHAI PRAGJIBHAI,KISHORBHAI PRAGJIBHAI,HITESH JAYANTILAL FALIA,ANIL ABUBHAI ODEDARA	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10), (MR MADHUSUDAN RATHOD),VIRAL K SHAH
813	AO/287/2008	4/9/2008	SARABHAI LIFE SCIENCES,	(MR AJ SHASTRI)	AMBALAL SARABHAI ENTERPRISES LTD,GMH LABORATORIES,SALUS PHARMACEUTICALS,VIJAY PHARMACEUTICALS,HASEEB PHARMACEUTICALS PVT LTD,SANTOSH MADHANI,SHIVAN CHEMIST	,MR AR MAJMUDAR
814	AO/288/2008	27/01/2014	MEPA HAMIR BHARWAD SELF & HEIR OF DECD HAMIR VELA,	(MR BP MUNSHI)	KANAKSINH JORSANG JADEJA SELF & HEIR OF DECD.JORSANG,	MS ARCHANA R ACHARYA
815	AO/289/2008	22/09/2008	STATE BANK OF INDIA,	(MR SANDEEP N BHATT)	HAFIZ SONS,ABDULKADAR HAFIZ ADBULLABHAI KHALAK,ABDULRAZAK HAFIZ ABDULLABHAI KHALAK	MR R.K.MANSURI
816	AO/290/2008	8/9/2008	MANHARSINH RANCHHODBAVA PARMAR,	MR JITENDRA M PATEL	BHARUCH MOCHI GRUHNIRMAN MANDALI,	MR BS PATEL
817	AO/291/2008	3/9/2009	JAGRUT MANAV SEVA MANDAL,PRATIK B DUDHIYA	VIRAL K SHAH	CENTRAL BOARD OF CRICKET AHMEDABAD,DEEPAK NAVNEETLAL OR HIS SUCCESSOR AS THE PRESIDENT,GUJARAT CRICKET ASSOCIATION,NARHARIBHAI HIRALAL AMIN PRESIDENT, GCA	DS AFF.NOT FILED (N),MR SAURIN A MEHTA,MR YV VAGHELA
818	AO/292/2008	3/9/2009	AHMEDABAD BLUES,ANILBHAI PATEL	MR P A MEHD	CENTRAL BOARD OF CRICKET AHMEDABAD,DEEPAK NAVNEETLAL OR HIS SUCCESSOR AS THE PRESIDENT,GUJARAT CRICKET ASSOCIATION,NARHARIBHAI HIRALAL AMIN PRESIDENT, GCA	DS AFF.NOT FILED (N),MR SAURIN A MEHTA,MR YV VAGHELA
819	AO/293/2008	11/9/2008	GHCL LTD,SANJAY DALMIA CHAIRMAN OF GHCL LTD,ANURAG DALMIA DIRECTOR OF GHCL LTD	M/S TRIVEDI & GUPTA	PRAMOD KUMAR JAIN,	SINGHI & CO
820	AO/294/2008	15/09/2008	DILIPBHAI UMIYASHANKAR DAVE,	MR PJ KANABAR	JAMKUBEN BHIKHABHAI MENPARA,SHITAL BHIKHABHAI MENPARA THRO JAMKUBEN B MENPARA,KAUSHIK BHIKHABHAI MENPARA THRO JAMKUBEN B MENPARA	
821	AO/295/2008	20/10/2008	RAMESHBHAI RAMPRASAD GUPTA,	(MR MAHENDRA K PATEL)	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
822	AO/296/2008	20/10/2008	RAMESHKUMAR MAFATLAL SHAH,	(MR MAHENDRA K PATEL)	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)

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823	AO/297/2008	4/5/2009	PRABHATBHAI NAGAJIBHAI DESAI THRO'P.O.A.HOLDER B.S.PARMAR,	MR SHRIKANT A THAKOR	CHANDABEN WD/O FULAJI PUNJAJI TAHKORE,RAMANJI FULAJI THAKORE DECEASED THRO LEGAL HEIRS,KESHIBEN RAMANJI THAKORE,MINABEN RAMANJI THAKORE,KALIBEN RAMANJI THAKORE,JABABEN RAMANJI THAKORE,BAHECHARJI FULAJI THAKORE,VELAJI FULAJI THAKORE,HARAMBEN FULAJI THAKORE,SHARDABEN FULAJI THAKORE,DHULIBEN FULAJI THAKORE,SUDHIRBHAI JAMANADAS CHHANTBAR,HASMUKHLAL JAMNADAS CHHANTBAR,DILIPBHAI HARIBHAI PATEL,HARESHBHAI BABUBHAI SINGALA,KHIMAJIBHAI JAYRAMBHAI PATEL,HIRAJIBHAI RUDABHAI PATEL,SAMIRBHAI MUKULBHAI MULANI,SUNILBHAI MUKULBHAI MULANI,RAMESHBHAI PUNABHAI KORAT,JAYANTIBHAI LAVAJIBHAI PATEL,SPEEDWELL PROPERTIES LTD,LAXMI CO-OPERATIVE HOUSING SOC. LTD,RUCHA CO-OPERATIVE HOUSING SOC. LTD,RUTU AUTO GAS PVT LTD,AADINATH (PRAHLADNAGAR) COMMERCIAL CO-OP.HSG.SCO. LTD,BADRISH RATILAL RAWAL,BHUMIBEN DIPENBHAI PATEL,PURVIBEN NIKUNJBHAI PATEL,SHYAM BUILDKON PVT LTD,VENUS INFRASTRUCTURE & DEVELOPERS LIMITED	,MR DC DAVE
824	AO/298/2008	28/04/2009	PATEL NATHALAL VRUJLAL BABARIYA,PATEL VITTHAL VRUJLAL BABARIYA,PATEL PARSOTTAM VRUJLAL BABARIYA	(MR CL SONI)	PATEL PANCHA GOKAL BABARIYA,PATEL SHAMJI GOKAL BABARIYA,PATEL UKA GOKAL BABARIYA,RAMJI GOKAL BABARIYA,PATEL HARILAL GOKAL BABARIYA,PATEL LALJI GOKAL BABARIYA DECEASED THRO LEGAL HEIRS,BHIKHALAL LALJI BABARIYA,RATANBEN LALJI BABARIYA,JAYABEN GOKAL BABARIYA,UJIBEN GOKAL BABARIYA	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR SP MAJMUDAR,MR P P MAJMUDAR
825	AO/299/2008	18/09/2008	AROMA REALITY DEVELOPERS,	MR MK VAKHARIA	GERATPUR BHAGYALAXMI CO-OPERA-TIVE HOUSING SOCIETY LTD - 17,MANEKCHOWK CO-OPERATIVE BANK LTD	,(MR TS NANAVATI)
826	AO/300/2008	12/9/2008	BHAGWANDAS K PATEL,MANJULABEN D/O PARSHOTTAM ATMARAM,PATEL NARENDRABHAI MANUBHAI	MR SHITAL R PATEL	KURESHI ALLAUDDIN IMAMMIY,KURESHI ISABMIYA IMAMMIYA,KURESHI NIZAMMIYA IMAMMIYA IMAMMIYA,KURESHI MOHAMMED MIYA IMAMMIYA,PATEL RAMANBHAI BABUBHAI,PATEL KISHORBHAI BHAILALBHAI	
827	AO/301/2008	5/5/2009	RATHOD GOVINDSINHJI PRATAPSINHJI,	MR MA KHARADI	SANJAYKUMAR SOHANLAL BHANDARI,	NOTICE NOT RECD BACK,(MR PJ VYAS)
828	AO/302/2008	25/09/2008	BALWANTBHAI H PATEL,	MR RD DAVE	RAMESHBHAI LALBHAI PATEL,SUSHILABEN WD/O HIRABHAI PATEL,KRISHNAKANT HIRABHAI PATEL,PRAHLADBHAI HIRABHAI PATEL,CHANDRIKABEN W/O PRAHLADBHAI HIRABHAI PATEL,MINOR YASH PRAHLADBHAI PATEL THRO PRAHLADBHAI HIRABHAI,VIKRAMBHAI HIRABHAI PATEL	NOTICE SERVED BY DS,(MR RA MISHRA),MR HARIN P RAVAL
829	AO/303/2008	22/09/2008	SAMPAT HEAVY ENGINEERING LTD,	(MRS MAUNA M BHATT)	POWER ENGINEERING PVT LTD,PUNJAB NATIONAL BANK	,MR RAHUL K PANDYA
830	AO/304/2008	15/12/2008	KANUBHAI MAHIPATSINH BAROT,DAYASKSHAM MAHIPATSINH BAROT THRO'POA KANUBHAI M BAROT,ANANDIBEN WD/O MADHUSUDAN M BAROT - THRO'POA,VIMLABEN MAHIPATSINH BAROT THRO'POA KANUBHAI M BAROT,SAJANBEN MAHIPATSINH BAROT THRO'POA KANUBHAI M BAROT	MR MTM HAKIM	DHANANJAY VALLABHBHAI PATEL,KANTILAL AMBALAL PATEL	NOTICE UNSERVED,MR HRIDAY BUCH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
831	AO/305/2008	24/09/2008	GUJARAT ELECTRICITY BOARD THRO.PASCHIM GUJARAT VIJ COM,	(MR GIRISH D BHATT)	BLUE CROSS GASES PRIVATE LTD,HARENDRA VINAYKANT SANGHVI,RAMESHBHAI KANTILAL VANKANI	
832	AO/306/2008	8/5/2009	LALBAUG CO-OPERATIVE BANK LTD,	MR PARTHIV B SHAH	ADMINISTRATOR / MANAGER,	MR AJ YAGNIK
833	AO/307/2008	6/5/2009	BHARATBHAI P RATHOD,HIRABEN RAMJI PARMAR,VASANTBHAI BIJALBHAI,JASIBEN BACHUBHAI,SENGAL KAMLABEN BALDEVBHAI,MUKESHBHAI HARISHBHAI,DILIPBHAI CHAMANBHAI,SHARDABEN B VAGHELA,USHABEN CHIMANLAL,ARUNABEN N SATHE,GIRISHBHAI ASHOKBHAI,KASTUBHAI DAHYABHAI VAGHELA,MINA MANOHARBHAI SAPKAL,RAJUBHAI CHIMANBHAI PATADIYA,SHIALBEN N SATHE,MANWALA ASHA KHODIDAS,NAREDRA K VAGHELA,BHAVIK P PARMAR,JASHODABEN GIRISHBHAI,MAHESHBHAI KANTILAL,SHAILESH PUJABHAI,SHAUKATALI RAMJANALI SHAIKH,NAZMA V SHAIKH,ASHOK P SINDHE,KANUBHAI BHIKHABHAI,AJYA C GHORPADE,JAYESHBHAI CHIMANBHAI,TAHIRUNISA N SHAIKH,SHASHIKANT PANDURANG,MAKWANA DINESHBHAI MAKAN,SANJAYKUMAR B P,JAISHREEBEN RANCHHODBHAI PARMAR,BHARATBHAI H PARMAR,BAROT HAJARILAL MITHUJI,AMRUTBHAI CHHANABHAI,GORIBEN BABUBHAI,BHARTIBEN CHHANABHAI,LAXMIBEN P VAGHELA,VARSHABEN VINODBHAI,RAJESHBHAI HARJIBHAI KABIRA,HIRABEN BABUBHAI PARMAR,GITABEN MAHESHBHAI PARMAR,CHAMPABEN AMRUTBHAI,CHAMPABEN MOHANBHAI VAGHELA,VINODBHAI SHANKARBHAI,BHARATBHAI GOVINDBHAI CHAKRAVARTI,SAROJ N NAYKA,ZAKIRMOHAMMAD SHABIR SHAKH,SAVITABEN DILIP,CHETANBHAI K SOLANKI,MANJULABEN BHIKHABHAI,RAMESH KANTIBHAI VAGHELA,DASHRATHBHAI R MAKWANA,SANTOSH S NAYKA,GIRISH S PARMAR,DAXABEN SHIVABHAI,MANOJBHAI KHIMJIBHAI PARMAR,GANESHBABU THAKORE,DHARMISTHABEN C SOLANKI,NARMADABEN JAGJIVANBHAI RANA,DHARMENDRA NANJIBHAI CHAVDA,SUNITABEN PETER,MANOJ HANUMAN GAIKWAD,GAUTAM RATILAL SOLANKI,BHARTIBEN FABIYAN,KIRITBHAI D. MAHERIYA,PRAVINBHAI C. KABIRA,MAULIK D. GONDHRI,HIRAL M. DESAI,LALITABEN VITTHALBHAI PARMAR,SUNILBHAI PARSOTTAMBHAI,HASMUKHBHAI LAXMANBHAI,ASHOKBHAI M. PARMAR,ARUNA M. PARMAR,PUSPABEN S. CHAVDA,DILIP M. THAKORE,RAMESHBHAI UMEDBHAI,RAHULBHAI RAMBABU,ASHOKBHAI KANTIBHAI,HEMLATABEN G. SHRIMALI,VIMLABEN R. DAVE,VARSHABEN P. SOLANKI,DIPAKBHAI B. VAGHELA,CHAVDA RAJENDRASINH MANSINH,GIRISH LAXMANLAL MALI,PUSHPABEN B. SOLANKI,SURESHBHAI K. SOLANKI,RAJUBHAI P. MARU,KASHIBEN J. SOLANKI,BHAGWANBHAI G. SOLANKI,KOKILABEN P THAKORE,KALIDAS J. SOLANKI,P R BHIL,MUKESHBHAI SHANKARBHAI NAIKA,CIVIL HOSPITAL FOURTH CLASS EMPLOYEES' UNION,CHANDRIKABEN HASMUKHBHAI,JAGDISHBHAI GANPATBHAI	(MR MB GANDHI),MR CHIRAG B PATEL,MR CHINMAY M GANDHI	STATE OF GUJARAT,DEPUTY SECRETARY,HEALTH COMMISSIONER,ADDITIONAL CONTROLLER,MEDICAL SUPERINTENDENT,DEAN - DENTAL COLLEGE,CONTROLLER,DEAN - B J MEDICAL COLLEGE	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
834	AO/309/2008	29/09/2008	SAIYAD ALI IMAMALI DECEASED THRO LEGAL HEIRS,JINNATBIBI WD/O SAIYADALI IMAMALI,SAIYAD BARKATALI SAIYADALI,SAIYAD HAIDARALI SAIYADALI,SAIYAD MOHMMAD HUSEN SAIYADALI,SAIYAD SABBIRALI SAIYADALI,SAIYAD ABEDALI SAIYADALI,JAFARALI IMAMALI DECEASED THRO LEGAL HEIRS,SAIYED JAINBIBI JAFARALI,SAIYAD RAJIYABANU JAFARALI,SAIYAD AKBARALI JAFARALI,SAIYAD NASIRALI JAFARALI,SAIYAD NASIMBIBI JAFARALI,SAIYAD MUSTAKALI JAFARALI,SAIYAD MEHRUNNISA JAFARALI,SAIYAD SABIRALI JAFARALI,SAIYAD HUSAINABANU JAFARALI,AMNABIBI IMAMALI WD/O AHMEDALIDECEASED THRO LEGAL HEIRS,SAIYAD SADATALI AHMEDALI,SAIYAD KADARALI AHMEDALI,SAIYAD IMAMALI AHMEDALI	MR MUKESH A PATEL	AMIRBIBI NANUMIYA SUJATMIYA & MALEK KALUBHAI NANUBHAI,AMIRBIBI KALUBHAI MALEK,JUBEDABIBI KALUBHAI MALEK,MASANGJI SOMAJI DECEASED THRO LEGAL HEIRS,KANTABEN WD/O MASANGJI SOMAJI,VISHNUBHAI MASANGJI,HARIBHAI MASANGJI,SHARDABEN MASANGJI,BALDEVJI MASANGJI,USHABEN MASANGJI,LALSING MASANGJI,CHANDRIKABEN MASANGJI,PARVATIBEN MASANGJI,SAJJANBEN MASANGJI,RUPESHBHAI MASANGJI,RAISH AHMED ABDUL RAJAK SHAIKH,INDRISH HASAMBHAI MANSURI,ABDUL REHMAN HUSSAINBHAI DESAI,SIKANDAR AMIRBHAI DOSHANI,UNUSBHAI USUFBHAI,VORA MOHMAD ILIYAS ABDUL REHMAN,YASINBHAI SULEMANBHAI KURESHI	,MR NEHAL R JOSHI
835	AO/310/2008	9/11/2009	KESHUBHAI MOHANBHAI PATEL,	MR MEHUL SHARAD SHAH	PADMABEN @ RENUBEN D/O RATILALGANDABHAI BACHKANIWALA & W/O,LAXMANBHAI NANUBHAI BALAR,MANHARBHAI RATILAL BACHKANI-WALA,MADHURIBEN MANHARBHAI BACHKANIWALA,KALPESHBHAI MANHARLAL BACHKANIWALA, FOR HIMSELF AND,MINOR JAIDEEP KALPESHBHAI BACHKANIWALA,MINOR AKHIL KALPESHBHAI BACHKANIWALA,MINOR ANSHUL KALPESHBHAI BACHKANIWALA,BHAVNABEN KALPESHBHAI BACHKANIWALA,PIYUSHBHAI MANHARBHAI BACHKANIWALA, FOR HIMSELF AND,GITABEN PIYUSHBHAI BACHKANIWALA,MINOR MIHIR PIYUSHBHAI BACHKANIWALA,MINOR VATSAL PIYUSHBHAI BACHKANIWALA,RIMABEN D/O MANHARLAL BACHKANIWALA W/O PRASHANTKUMAR,HARIVADAN RATILAL BACHKANIWALAFOR HIMSELF AND KARTA AND,LATABEN HARIVADANBHAI BACHKANIWALA,KETANBHAI HARIVADAN BACHKANIWALA,MINOR PARTH KETANBHAI BACHKANIWALA,MINOR VRUNDA KETANBHAI BACHKANIWALA,LINABEN KETANBHAI BACHKANIWALA,DIVYESH HARIVADAN BACHKANIWALA,MINOR HANSAL DIVYESHBHAI BACHKANIWALA,MINOR VANSHIKA DIVYESHBHAI BACHKANIWALA,ARUNABEN DIVYESHBHAI BACHKANIWALA,RAKHI @ RESHMABEN D/O HARIVADAN RATILAL BACHKANIWALA,MANJUBEN D/O RATILAL GANDABHAIBACHKANIWALA & W/O BHUPENDRA,HANSABEN D/O RATILAL GANDABHAIBACHKANIWALA & W/O MAHENDRA,VINUBEN D/O RATILAL GANDABHAI BACHKANIWALA & W/O SHASHIKANT,MADANBEN D/O RATILAL GANDABHAIBACHKANIWALA & W/O BHARATBHAI	,NOTICE SERVED BY DS,NOTICE UNSERVED,RULE SERVED BY DS, (MR RM CHHAYA),MR DC DAVE
836	AO/311/2008	21/02/2012	SHILPABEN BHARATKUMAR SANGHAVI,RAHULKUMAR BABULAL DOSHI,RAMESHCHANDRA SHANTILAL SHAH	MR ANKIT Y BACHANI	ASHOKKUMAR JOITARAM PRAJAPATI,HASMUKHLAL ISHWARLAL THAKKAR	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
837	AO/312/2008	1/5/2014	JAGDISHBHAI THAKORBAI DESAI,JAGDISHBHAI THAKORBHAI DESAI HUF THROUGH ITS KARTA,DAKSHAYKUMAR PARAGJI DESAI,HARISHKUMAR THAKORBHAI DESAI,PRAVINBHAI MAGANBHAI DESAI,JAGRUTIBEN JAGDISHBHAI DESAI,MASUM JAGDISHBHAI DESAI,JAYENDRASINH DOLATSINH GOHIL	MS ARCHANA R ACHARYA	DIPAK SHOBHAGMAL MEHTA,JAMANABEN MANGALBHAI PATEL,BUDHIYABHAI MANGALBHAI PATEL FOR HIMSELF & AS KARTA OF,BABIBEN WD-O B.M.PATEL,BHARTIBEN BHARATBHAI,MANABEN @ MEENABEN MANGALBHAI MAKANBHAI,BABIBEN @ BAMBALIBEN RAMUBHAI PATEL,BHANUBEN MANGALBHAI MAKANBHAI,RAMANBEN MANGALBHAI MAKANBHAI,AMBIBEN MANGALBHAI MAKANBHAI,SURESHBHAI BUDHIYABHAI,MANJUBEN WD-O SURESHBHAI BUDHIYABHAI,MINOR DIVYABEN D-O SURESBHAI,MINOR PRIYABEN D-O SURESBHAI,MINOR LALO ALIAS VIRAT S-O SURESBHAI,PALIBEN RAMUBHAI MAKANBHAI,CHHIKABEN RAMUBHAI MAKANBHAI FOR HIMSELF & AS KARTA OF,MEENABEN BHIKHUBHAI RAMUBHAI,MINOR PARIN S-O BHIKHUBHAI RAMUBHAI,MINOR KEYUR S-O BHIKHUBHAI RAMUBHAI,MINOR VIKAS S-O BHIKHUBHAI RAMUBHAI,KALIDAS RAMUBHAI PATEL,BABALIBEN RAMUBHAI MAKANBHAI,JAMANABEN @ NAYANABEN D/O RAMUBHAI MAKANBHI,NEMABHAI UKABHAI PATEL FOR HIMSELF @ AS KARTA OF,RAMIBEN WDO NEMABHAI NEMABHAI UKABHAI,SHARADBHAI SO NEMABHAI UKABHAI,PRAVINA WIFE OF NEMABHAI BHARAT RATANJI,MANIBEN W/O UKABHAI MAKANBHAI,VIRAT SHOBHAGMAL MEHTA,SURESHBHAI BHIMBHAI	,RULE SERVED,RULE SERVED BY DS,(MR RN SHAH),MR DIPAN DESAI,MR PARTHIV B SHAH,MR DHAVAL D VYAS,MR DILIP L KANOJIYA,NIKITA S BAROT
838	AO/314/2008	14/10/2008	MUSTAKKHAN DILAVARKHAN PATHAN,	(MR ASHOK K PADIA)	NARISKHAN DILAWARKHAN PATHAN,SABIRKHAN ZAFURULLAKHAN PATHAN,ARIFKHAN ZAFURULLAKHAN PATHAN,FATMABIBI ZAFURRULLAKHAN PATHAN,SHERBANU DILAWARKHAN PATHAN	(MR MAYUR A THAKORE)
839	AO/315/2008	14/10/2008	UPENDRA SHANABHAI SONI,	MR HM PARIKH,MR RASESH H PARIKH	GULABCHAND CHAMPAKLAL KANKARIA,PUSHPABEN GULABCHAND KANKARIA	MR PARTHIV B SHAH
840	AO/316/2008	17/10/2008	RAJESHBHAI HARERAM MOTWANI,	(MR MAHENDRA K PATEL)	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
841	AO/317/2008	23/10/2008	PATHUBHAI BHOJBHAI MOBH,	MR KB PUJARA	BHAVNAGAR DISTRICT EDUCATION COMMITTEE,STATE OF GUJARAT	GOVERNMENT PLEADER,MS RV ACHARYA
842	AO/318/2008	17/11/2008	VELJIBHAI MONGHJIBHAI CHAUDHARY,	MR DHARMESH V SHAH,MR LALIT M PATEL	DINKARBHAI KHODIDAS BHRAMBHATT,	NOTICE SERVED BY DS,MR. D. P. KINARIWALA
843	AO/319/2008	18/12/2008	SHANTABEN PUNABHAI PATEL,	MR HARNISH V DARJI	RASIKBHAI RAMJIBHAI VISAVELIYA,D.I.L.R.	GOVERNMENT PLEADER,MR MRUGEN K PUROHIT
844	AO/320/2008	13/10/2008	MAGANBHAI PARBHUBHAI PATEL,	(MR AJ SHASTRI)	KHANDUBHAI PARBHUBHAI PATEL,DAHYABHAI PARBHUBHAI PATEL,RAMUBHAI PARBHUBHAI PATEL,KUMUBEN WD/O RAMUBHAI,BHUPENDRABHAI RAMUBHAI,NATUBHAI PARBHUBHAI PATEL,KANTABEN THAKORBHAI PATEL	,MR BS PATEL
845	AO/321/2008	13/10/2008	MOHITKUMAR HIRENKUMAR PATEL,	(MR VC DESAI)	KANUBHAI KESHAVLAL PATEL,MANEKLAL KESHAVLAL PATEL,MAFATLAL KESHAVLAL PATEL	MR SP MAJMUDAR,MR KIRIT V CHAUDHARI
846	AO/322/2008	13/10/2008	LADUBEN WD/O JAHANGIRBHAI JAMALBHAI,BIBIBEN JAHANGIRBHAI,GULSHANBIBI @ KULSUMBEN JAHANGIRBHAI	MR KV SHELAT	IBRAHIMBHAI USMANBHAI MALEK,NAUSHADALAM IBRAHIMBHAI MALEK,JAVEDHUSAIN IBRAHIMBHAI MALEK,IRFANHUSAIN IBRAHIMBHAI MALEK,KARIMBHAI USMANBHAI MALEK,AKABARBHAI KARIMBHAI MALEK	MR KETAN D SHAH
847	AO/323/2008	21/07/2014	BOMBAY MERCANTILE CO-OPERATIVEBANK LIMITED,	MR BHARAT JANI	SURESHBHAI GANPATBHAI MARATHA,DEPUTY MAMLATDAR & SPECIAL RECOVERY OFFICER	RULE SERVED,MR KETAN D SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
848	AO/324/2008	14/10/2008	CHAMPABEN B GAJERA,	(MR MAHENDRA K PATEL)	AHMEDABAD MUNICIPAL CORPORATION,	MS SHIVYA A DESAI
849	AO/325/2008	2/12/2008	PARSOTTAMBHAI RAMJIBHAI SETA,	MR ASHISH M DAGLI	RAMESHBHAI OGADBHAI SETA,ASHOKBHAI OGADBHAI SETA	MR LR PATHAN
850	AO/326/2008	14/10/2008	JIVAJI MOHANJI THAKOR,	MR MB GOHIL	VALLABHBHAI MOHANBHAI PATEL,	
851	AO/327/2008	14/10/2008	GULABCHAND CHAMPAKLAL KANKARIA,PUSHPABEN GULABCHAND KANKARIA	MR PARTHIV B SHAH	UPENDRA SHANABHAI SONI,	MR HM PARIKH
852	AO/328/2008	16/06/2009	ABDUL KUDDUS ATTAULA,HAMIZUNNISA ABDUL KUDDUS	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL COPORATION,SHAHBUDDIN JAMIL AHMED	NOTICE SERVED,MR MITUL K SHELAT
853	AO/329/2008	15/10/2008	JASWANTLAL VASHRAMBHAI THAKKAR,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHAVINBHAI PAWANKUMAR JAIN,MOHITBHAI PAWANKUMAR JAIN	(MR IQBAL M KHAN)
854	AO/330/2008	20/10/2008	AWESOME SPORTS WEAR,POONAM VIJAYAJI LAKHANI,M R BHARADWAJ,SANATHKUMAR	(MR NIRZAR S DESAI)	P S INTERNATIONAL,	MR CG SHARMA
855	AO/331/2008	16/06/2009	NATHABHAI MAGANDAS PATEL,	MR SHITAL R PATEL	ISHVARBHAI SOMABHAI PATEL DECEASED THRO LEGAL HEIRS,BHOPABHAI ISHVARBHAI PATEL,BHAGABHAI ISHVARBHAI PATEL,BHAILALBHAI ISHVARBHAI PATEL,RAIBEN WD/O ISHVARBHAI SOMABHAI PATEL,CHAIRMAN,VASIBHAI HARIBHAI DECEASED THRO LEGAL HEIRS,MITHIBEN WD/O VASIBHAI HARIBHAI,GAFURBHAI VASIBHAI,RAGHUVIRBHAI VASIBHAI,BHANUBEN VASIBHAI,GITABEN VASIBHAI,KALIBEN VASIBHAI,SHANTABEN VASIBHAI	
856	AO/332/2008	21/01/2011	MANOHARBHAI @ MANUBHAI RATILALPANCHAL,	MR BK DAMANI	DARSHANABEN PRAKASHBHAI RATILAL PANCHAL,MINOR RAVINA PRAKASHBHAI RATILAL PANCHAL,MINOR KARAN PRAKASHBHAI RATILAL PANCHAL,SHANTIBHAI RATILAL PANCHAL,KANUBHAI RATILAL PANCHAL,RASILABEN SHANTIBHAI PANCHAL,RAMILABEN MANOHARBHAI @ MANUBHAI PANCHAL,REKHABEN KANUBHAI PANCHAL,YOGESHBHAI MANOHARBHAI,JIGAR MANUBHAI @ MANUBHAI PANCHAL	NOTICE SERVED,MR NILESH M SHAH,MR AMIT N PATEL
857	AO/333/2008	28/01/2009	RAMOLABEN GIRISHKUMAR MEHTA,	MR VIMAL M PATEL	ANILBHAI JADAVJI PAREKH,VIPINBHAI JADAVJI PAREKH,HARESHBHAI JADAVJI PAREKH,DEVDIPBHAI JADAVJI PAREKH,ILABEN PRADHYOTKUMAR TURAKHIA	NOTICE NOT RECD BACK,NOTICE SERVED BY DS,(MR SANDEEP N BHATT),MR PRAVIN GONDALIYA
858	AO/334/2008	21/10/2008	JAYRAMBHAI CHEHORBHAI RABARI,MALAJIBHAI CHEHORBHAI RABARI,KIRTIBHAI JIVANBHAI BHARWAD	MR KV SHELAT	LAXMANJI MANGAJI THAKOR,RAMANJI MANGAJI THAKOR,MOHANJI MANGAJI THAKOR,NANIBEN MANGAJI THAKOR,SHWETABEN PRABODHCHANDRA PATEL,CHANDRAKANT RAMANLAL PATEL,KALAJI BECHARJI,RANCHHODBHAI AMBALAL PATEL,SAUMIL PRABODHCHANDRA PATEL	
859	AO/335/2008	21/10/2008	JAYRAMBHAI CHEHORBHAI RABARI,MALAJIBHAI CHEHORBHAI RABARI,KIRTIBHAI JIVANBHAI BHARWAD	MR KV SHELAT	LAXMANJI MANGAJI THAKOR,RAMANJI MANGAJI THAKOR,MOHANJI MANGAJI THAKOR,NANIBEN MANGAJI THAKOR,SHWETABEN PRABODHCHANDRA PATEL,CHANDRAKANT RAMANLAL PATEL,KALAJI BECHARJI,RANCHHODBHAI AMBALAL PATEL,SAUMIL PRABODHCHANDRA PATEL	
860	AO/336/2008	30/01/2009	UNILEVER PLC.,HINDUSTAN UNILEVER LTD	MR AB MUNSHI	VESCO LABORATORIES,KAMLESH C PATEL	NOTICE SERVED BY DS,(MR UMESH A TRIVEDI)
861	AO/337/2008	27/08/2009	RAMNIKBHAI B PATEL,NITENDRABHAI B VADODARIA (NITINBHAI PATEL)	MR JIGAR P RAVAL	JAYSINH RANSINH KURVAHA,SATYENDRASINH RAJVIRSINH TOMAR,ARVINDBHAI @ BHAGAT PATEL,ASHVINBHAI BHIKHABHAI (ARVINDBHAI) PATEL	NOTICE SERVED BY DS,RULE SERVED BY DS,RULE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
862	AO/338/2008	16/06/2009	SHRI AHMEDABAD KHATARGUTCH TRUST,VANSHRAJ RIKHAVCHAND BHANSALI,SHANTILAL MISARSAMAL CHHAJED	(MS JINAL M JOSHI)	SHRI AHMEDABAD KHARTARGUTCH SHWETAMBAR MURTIPUJAK JAIN,SHANTILAL MANEKLALJI SANCHETI SECRETARY,DARSHANBHAI BHARATBHAI KOTHARI,KAMLESHBHAI NAVINCHANDRA KOTHARI,NISHITBHAI BHARATBHAI MEHTA,BHARATBHAI KANTILAL SANCHETI,SHERMALJI TAGAMAL MALU PRESIDENT,BHARATBHAI KANTILAL KOTHARI VICE PRESIDENT	
863	AO/339/2008	22/06/2009	SHRI AHMEDABAD KHATARGUTCH TRUST,VANSHRAJ RIKHAVCHAND BHANSALI,SHANTILAL MISARSAMAL CHHAJED	(MS JINAL M JOSHI)	SHRI AHMEDABAD KHARTARGUTCH SHWETAMBAR MURTIPUJAK JAIN,SHANTILAL MANEKLALJI SANCHETI SECRETARY,DARSHANBHAI BHARATBHAI KOTHARI,KAMLESHBHAI NAVINCHANDRA KOTHARI,NISHITBHAI BHARATBHAI MEHTA,BHARATBHAI KANTILAL SANCHETI,SHERMALJI TAGAMAL MALU PRESIDENT,BHARATBHAI KANTILAL KOTHARI VICE PRESIDENT	
864	AO/340/2008	19/11/2008	DEVANG MADHUKAR MEHTA,BIPIN MADHUKAR MEHTA	MR HR PRAJAPATI	PANKAJ MADHUKAR MEHTA,RAJNIKANT MADHUKAR MEHTA	MR SS BELSARE
865	AO/341/2008	22/10/2008	MINOR NIPUN RAJESHBHAI PATEL,MINOR PRIYANK RAJESHBHAI PATEL	MR ASHISH M DAGLI	BHARTIBEN DHIRAJBHAI PATEL,DHIRAJLAL PARMANANDDAS PATEL & CHANDRABEN DHIRALAL PATEL,PRAVINCHANDRA DHIRAJLAL PATEL,RAJESHBHAI PRAVINCHANDRA PATEL	
866	AO/342/2008	23/10/2008	BABUBHAI BHIKHABHAI PATEL,	MR SK PATEL	RAMESHBHAI SHANTILAL PATEL,GADHVI NAVALDAN UDESHINH,RAJUSHINH GANDAJI SOLANKI,SAMIR S SHAH	,MR MANISH M KAUSHIK
867	AO/343/2008	31/08/2009	SELVEL MEDIA SERVICES PVT LTD,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR NEHAL R JOSHI	ATUL RAMANLAL JOSHI,RAJIV RAMANLAL JOSHI	,MR MJ PARIKH
868	AO/344/2008	23/10/2008	MUKESHKUMAR AMULAKHRAI SONI,	MR C B UPADHYAYA	USHAKANT SHIVLAL JAISWAL,SHIHOR NAGARIK SAHKARI BANK LTD	,MR RUTVIJ S OZA
869	AO/348/2008	28/11/2008	RAJESHBHAI JIVRAJBHAI LIKHIA,	MR SP MAJMUDAR	SANJAYKUMAR PRADIPBHAI PATEL,MOHITBHAI CHHAGANBHAI SHAH,GRISHMABEN WD/O MAHESHBHAI CHHAGANBHAI SHAH,PREYASKUMAR MAHESHBHAI SHAH,JASMINABEN WD/O JASYESHBHAI CHHAGANBHAI,UTSAV JAYESHBHAI SHAH,SHRUTI JAYESHBHAI CHHAGANBHAI SHAH,USHABEN WD/O KUMARPAL CHHAGANBHAI SHAH,SHISHKUMAR KUMARPAL,SAHUL KUMAR KUMARPAL,BHARTIBEN CHUNILAL SHAH,KIRITKUMAR THAKORBHAI SHAH HUSBAND OF SHOBHANABEN,MOKSHESH KIRITKUMAR SHAH S/O SHOBHANABEN CHINILAL SHAH,ROJIBEN ROHITKUMAR D/O RAJENDRA CHUNILAL SHAH,SAROJBEN WD/O ASHWINBHAI THAKORBHAI,NILESH ASHWINBHAI SHAH,RANJITBHAI THAKORBHAI SHAH,JYOTINDRAKUMAR THAKORBHAI SHAH,RAJENDRAKUMAR MITHALAL DERASARIYA,DINESHCHANDRA MANSUKHLAL OZA,NAVIN POONAMCHAND SHAH	,MR BIPIN BHATT
870	AO/351/2008	26/06/2009	MESSRS ANANT OIL INDUSTRIES,	MR DC DAVE	MESSRS NEW NANDI SEEDS CORPORATION,MESSRS KHODIYAR TRADERS	,MR PRATIK Y JASANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
871	AO/352/2008	10/11/2008	DEVUSING RAMSING THAKOR,MANUSING RAMSING THAKOR,RANJITSING RAMSING THAKOR,DILIPSING RAMSING THAKOR,BHAVANISING RAMSING THAKOR,RAMESH RAMSING THAKOR,JIVIBEN WD/O RAMSING BHAVAJI THAKOR	MR SHALIN N MEHTA	MATHERAN VILLA OWNERS' ASSOCIATION,STATE OF GUJARAT,SECRETARY	
872	AO/353/2008	11/11/2008	WORTHY ADVERTISING SERVICES,	MR BN LIMBACHIA	ARCHITA APARTMENT CO OP HOUSING SOCIETY LTD,SAPHIRE CONSTRUCTION COMPANY	,MR JIGAR P RAVAL
873	AO/354/2008	29/10/2009	GHANCHI KASAM JUMA MAKADIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHAESH ARSHIBHAI KANDORIA,PRINCIPAL EXECUTIVE OFFICER	,MR SP MAJMUDAR,MR VIJAY H NANGESH
874	AO/355/2008	23/01/2009	LALJIBHAI RAMJIBHAI HAMIRANI,	MR NILESH A PANDYA	LAVJIBHAI HARIBHAI MANDANKA,CHANDRAKANTBHAI LAVJIBHAI MANDAKNA,PRADIPBHAI LAVJIBHAI MANDAKNA,NAVNEETLAL MEPABHAI VADGAMA,DINESHBHAI DHIRUBHAI MANDANKA,GITESHBHAI DHIRUBHAI MANDANKA,HARDIK NAVNEETLAL VADGAMA,DHANESHBHAI PURSHOTTAMDAS SONI,UNION BANK OF INDIA	,MR TRILOK J PATEL,HL PATEL ADVOCATES
875	AO/356/2008	19/07/2010	PERCEPT PICTURE COMPANY PVT LTD,	MR YJ TRIVEDI	KARMA PRODUCTIONS PVT LTD,SHRINAGAR FILMS LTD	,MR AR MAJMUDAR
876	AO/357/2008	18/03/2014	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,ASSESSOR AND TAX COLLECTOR	MR MAULIN R RAVAL	ANIL STARCH PRODUCTS LIMITED,	
877	AO/358/2008	24/03/2009	BIPINBHAI KESHAVLAL MEHTA,	MR DIPAN DESAI	HAMIDABANU KHADIMHUSSAIN MOMIN,	(MR YF MEHTA)
878	AO/359/2008	24/11/2008	SUREKHABEN MANUBHAI DESAI,	(MR AJ SHASTRI)	COSMOS CO-OP BANK LTD,DIPAK MANUBHAI DESAI,KUSH ENTERPRISES,DIPAKBHAI RATILAL SHAH KARTA OF HUF,BHALCHANDRA MANUBHAI DESAI,MANUBHAI KHANDBHAI DESAI,SUNITBHAI DILIPBHAI VYAS,NILESHKUMAR CHANDULAL SHAH,KALPESH VADILAL SHAH,RINABEN BHALCHANDRA DESAI,VIBHUTIBEN DIPAKBHAI DESAI,MAYANK NARENDRABHAI MEHTA	,(MR JT TRIVEDI)
879	AO/360/2008	30/01/2009	RAJKUMAR MOTUMAL,	(MR MB GANDHI),MR CHINMAY M GANDHI	PRABHABEN D/O SHIVAJI SARTANJIVAGHELA,CHHANABBHAI GELABHAI PATEL,GHANSHYAMBHAI KISHOREBHAI RANA	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
880	AO/361/2008	12/12/2008	BRITISH MARINE PLC,	MR RJ OZA	ASHAPURA MINECHEM LIMITED,CHRISTOPHER MOSS,EDWARD C B MOCATTA	,(MR S N THAKKAR)
881	AO/362/2008	5/10/2009	EVEREST INDUSTRIES,RAJENDRABHAI MAHENDRABHAI DAVE,MADHUBEN MAHENDRABHAI DAVE	MR ASHUTOSH R BHATT	STATE OF GUJARAT,DISTRICT COLLECTOR,CHIEF OFFICER	,GOVERNMENT PLEADER,MR RITURAJ M MEENA
882	AO/363/2008	19/01/2009	MUNNABHAI RAZAKBHAI VEGDANI,	MS PREETI S PARMAR,MR SV PARMAR	BAHADURBHAI MAMANBHAI VADSARIA,	
883	AO/364/2008	1/12/2008	RAJESHKUMAR PATEL,VALIBHAI UMARJIBHAI SHETH	MS NIYATI K SHAH	G I I C LTD,SHRI SHANKERRAO LAMMANRAO PATIL,DECD.THRO HIS L.HEIRS,SHAILAJA SHANKER RAO PATIL,SUBHANGI SHANKER RAO PATIL,HEMANGI SHANKER RAO PATIL,SHRI HANIFBHAI ISMAILBHAI PATEL,SMT. SARIFBEN AHMEDBHAI PATEL,,SHRI AHMEDBHAI ADAMBHAI PATEL,	,MR RAMNANDAN SINGH

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884	AO/365/2008	7/12/2009	HAJI YUSUFBHAI SIDDIQBHAI,	MR HR PRAJAPATI	NEW STARS DEVELOPERS ORGANIZER,TALIB INAYATALI MOHAMMAD & FATIMA INAYATALI DECD.'S HEIRS,KAHTIJA F PUNAVALA,FARUKBHAI INAYATBHAI TALIB,TOFIKBHAI INAYATBHAI TALIB,KAIJARBHAI INAYATBHAI TALIB,KAIKBHAI INAYATBHAI TALIB,IQBALBHAI INAYATBHAI TALIB,ABDUL JABBAR A SHAIKH,HAJI SAFI MOHMMAD IBRAHIM MIR,ZAKIRHUSEN YUSIFMIYA KAZI,AMIR AKIL AHEMAD,AFTAB AEHMAD IQBAL AEHMAD SHEKH,BAGDAD MOHMMAD AEYUB HAJI,MUNSI MOHAMMAD MUNAF NAZIR AEHMAD & MUNSI ARUNA MOHAMMAD,RASHID RAFIK AEHMAD PADHIYAR,RASHID RAFIK AEHMAD PADHIYAR,AMIN HAJI SAFIBHAI GANDHI,SAKIR RAFIKBHAI AAGVAN,ZAKIR RAFIKBHAI AAGVAN,SABERA ANVAR GANDHI,GULSHANBEN I GANDHI	,MR BB NAIK,MR PARTHIV B SHAH
885	AO/366/2008	13/05/2009	MANUBHAI SENDHABHAI BHARWAD,	(MR PJ VYAS)	KANTABEN WD/O SOMABHAI SHIVABHAI,DECD.THR.HEIRS.CA,AMRATLAL SOMABHAI.,SUNILBHAI SOMABHAI.,AMARATLAL SOMABHAI,SUNILBHAI SOMABHAI,HARIBHAI INDUBHAI BHARWAD,PUSHPAK (ISHANPUR) COOPERATIVEHOUSING SOCIETY LTD	,MR ANAND R PATEL,MR ASHOK N PARMAR,MR MAHENDRA R SHAH
886	AO/367/2008	24/03/2009	BIPINBHAI KESHAVLAL MEHTA,	MR DIPAN DESAI	HAMIDABANU KHADIMHUSSAIN MOMIN,	(MR YF MEHTA)
887	AO/368/2008	13/05/2009	MANUBHAI SENDHABHAI BHARWAD,	(MR PJ VYAS)	PUSHPAK (ISHANPUR) COOPERATIVEHOUSING SOCIETY LIMITED,KANTABEN WD/O SOMABHAI SHIVABHAI.DECD.THR.HEIRS.CA.NO,AMRATLAL SOMABHAI.,SUNILBHAI SOMABHAI.,AMARATLAL SOMABHAI,SUNILBHAI SOMABHAI,HARIBHAI INDUBHAI BHARWAD	,NOTICE SERVED,MR ANAND R PATEL,MR ASHOK N PARMAR,MR MAHENDRA R SHAH
888	AO/369/2008	25/03/2014	SHANTILAL MULJIBHAI PATEL,RAMUBHAI MULJIBHAI PATEL,HANSABEN MULJIBHAI PATEL,BHAGVATIBEN MULJIBHAI PATEL,DAHIBEN VALLABHBHAI PATEL,CHHIMUBHAI VALLABHBHAI PATEL,RAMEHBHAI VALLABHBHAI PATEL,DHANUBEN VALLABHBHAI PATEL,JAYABEN NANUBHAI PATEL,SUMANBEN NANUBHAI PATEL,JAGDISHBHAI NANUBHAI PATEL,NAINABEN NANUBHAI PATEL,DILIPBHAI NANUBHAI PATEL	MRS KETTY A MEHTA	PRAVINCHANDRA LILACHAND SHAH,ARVINDKUMAR DEVRAJ @ CHHABILDAS,KANTILAL CHHAGANBHAI PATEL,NIKHILKUMAR KANTILAL PATEL,MINESHKUMAR KANTILAL PATEL	NOTICE SERVED,MR KK TRIVEDI,MR VIMAL M PATEL
889	AO/370/2008	30/01/2009	PRAVINBHAI KALIDAS MISTRI,MISTRI JAYSHRIBEN BABULAL	MR NISHITH P THAKKAR	ARVINDBHAI VALJIBHAI KADIYA,ESTATE MANAGER,MUNICIPAL COMMISSIONER	MR BR PARIKH,MR YN RAVANI,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
890	AO/371/2008	8/12/2008	DEVSHIBHAI DAHYABHAI DIVODARA,BECHARBHAI HIRABHAI SOLANKI,KIRITBHAI KHEMCHAND SOLANKI	MR BHUNESH C RUPERA	SURENDRABHAI GOVINDBHAI PATEL,SHANTILAL JETHALAL PATEL,MANJULAL SAVJIBHAI PATEL,BHUPENDRABHAI GOVINDBHAI PATELPOA HOLDER OF ARUN NARANBHAI,COMMISSIONER	,MR DHIRAJ M PATEL
891	AO/372/2008	27/12/2010	PATEL KIRITBHAI KARSANDAS,	MR ARPIT P PATEL	PATEL KANAIYALAL SHIVRAMDAS,	MR KETAN I ACHARYA
892	AO/373/2008	15/12/2008	ARMADA (SINGAPORE) PVT LTD,	MR DAKSHESH MEHTA	ASHAPURA MINE CHEM LTD,MICHAEL BAKER- HARBER	,MR AMAR N BHATT
893	AO/374/2008	23/06/2009	PARESH S UPADHYAY,MISHIR TECHNOCRATE	(MR SANDEEP N BHATT)	VASANTBHAI B KARAT,	
894	AO/375/2008	12/12/2008	NANDKISHOR ROADLINES, THRO PARTNER, NARENDRABHAI CHANDUBHAI,	(MR SANDEEP N BHATT)	INDIAN OIL CORPORATION, DEPUTY MANAGER (OPERATIONS), GUJARAT,UCO BANK	,MR KASHYAP R JOSHI
895	AO/376/2008	8/10/2009	CADILA HEALTHCARE LTD,	SINGHI & CO	SPECIALITY MEDITECH PRIVATE LIMITED,PREET INTERNATIONAL PRIVATE LIMITED	,MR PRABHAKAR UPADYAY
896	AO/377/2008	12/12/2008	BRITISH MARINE PLC THROUGH ADITYA KRISHNAMURTHY,	MR RJ OZA	ASHAPURA MINECHEM LTD,CHRISTOPHER MOSS,EDWARD C B MOCATTA	,(MR S N THAKKAR)

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897	AO/378/2008	15/12/2008	BHAVESH MOHANBHAI DESAI,KETAN MOHANBHAI DESAI	MR MAHESH BHAVSAR	MOHANBHAI KARMSHIBHAI DESAI,HANSABEN MOHANBHAI DESAI,NATVARLAL JIVABHAI TILARA,CHAMPABEN NATVARLAL TILARA	
898	AO/379/2008	15/12/2008	PATEL HASMUKHBHAI MOHANBHAI,	MR AD DESAI	GORDHANBHAI CHHABABHAI PATEL,SHILPABEN AMBALAL PATEL,BHIKHABHAI SOMABHAI RAVAL SELF & AS KARTA & MANAGER OF HUF,CHANCHALBEN CHUTHABHAI RAVAL,KESHAVBHAI CHUTHABHAI RAVAL SELF & AS KARTA & MANAGER OF HUF,SANTOKBEN D/O SOMABHAI KALABHAI RAVAL	
899	AO/380/2008	29/12/2008	GEETABEN B PATEL,BHAVINBHAI B PATEL	MR BK DAMANI	VIJAYBHAI JAYANTILAL THAKKAR,	NOTICE SERVED BY DS
900	AO/381/2008	23/06/2009	GHANSHYAM KANABHAI SANGANI,	MS ARCHANA R ACHARYA	KANABHAI DEVRAJBHAI SANGANI,SAMJIBHAI KANABHAI SANGANI,BACHUBHAI KANABHAI SANGANI,VALLABHBHAI KANABHAI SANGANI,ARVIND KANABHAI SANGANI,ASHWIN KANABHAI SANGANI,HARIDAN KALABHAI BALIA	NOTICE SERVED,MS ARCHANA C RAVAL,MR PREMAL S RACHH,MR MANAN A SHAH
901	AO/382/2008	22/12/2008	CADILA HEALTHCARE LTD,	SINGHI & CO	BIOCHEM PHARMACEUTICAL INDUSTRIES LIMITED,	DR RAJESH H ACHARYA
902	AO/383/2008	30/12/2008	BALWANTBHAI H PATEL RANGOLI FARM,	MR RD DAVE	RAMESHBHAI LALBHAI PATEL,SUSHILABEN WD/O HIRABHAI PATEL,KRISHNAKANT HIRABHAI PATEL,PRAHLADBHAI HIRABHAI PATEL,CHANDRIKABEN W/O PRAHLADBHAI HIRABHAI PATEL,MINOR YASH PRAHLADBHAI PATEL THRO PRAHLADBHAI HIRABHAI,VIKRAMBHAI HIRABHAI PATEL	NOTICE SERVED BY DS,(MR RA MISHRA),MR HARIN P RAVAL,MR ASHISH H SHAH
903	AO/384/2008	29/03/2011	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR RD DAVE	GUJARAT SIDDHI CEMENT LIMITED,MEHTA INTERNATIONAL LIMITED C/O. N.K.MEHTA INTERNATIONAL,JAY MEHTA, VEER BHAVAN, 22, B.G.KHER MARG, MALABIR HILL,MAHENDRA MEHTA, VEER BHAVAN 22, B.G.KHER MARG, MALABAR HIL	,SINGHI & CO
904	AO/385/2008	31/08/2009	CHANDRAKANT CHIMANLAL PATEL,	MR TULSHI R SAVANI	LAXMIBEN W/O CHIMANBHAI MAKAN BHAI PATEL,ASHOKKUMAR CHIMANLAL PATEL,UPENDRAKUMAR CHIMANLAL PATEL,BHARTIBEN RAMESHCHANDRA PATEL,AJAYBHAI THAKORDAS BANSAL	,(MR AJ SHASTRI)
905	AO/386/2008	31/08/2009	CHANDRAKANT CHIMANLAL PATEL,	MR TULSHI R SAVANI	LAXMIBEN W/O CHIMANBHAI MAKAN BHAI PATEL,ASHOKKUMAR CHIMANLAL PATEL,UPENDRAKUMAR CHIMANLAL PATEL,BHARTIBEN RAMESHCHANDRA PATEL,AJAYBHAI THAKORDAS BANSAL	(MR AJ SHASTRI),MR MANAN A SHAH
906	AO/387/2008	23/12/2008	GANGABEN MULJIBHAI PARMAR D/O MALABHAI MANABHAI PARMAR,NANDUBEN MULJIBHAI PARMAR W/O ASHOKKUMAR MAGANBHAI MAKWAN,KALIDASBHAI MULJIBHAI PARMAR	MR AD DESAI,MS.P J.JOSHI	PARMAR NARSINHBHAI RANCHHODBHAI,PARMAR MADHUSUDANBHAI PUNJABHAI,JASIBEN MADHUSUDAN PARMAR,MITHUN MADHUSUDAN PARMAR,MIHIR MADHUSUDAN PARMAR,VANITA MADHUSUDAN PARMAR,PARMAR RAJENDRAKUMAR GANPATBHAI,PARMAR KIRITBHAI GANPATBHAI,PARMAR VISHNUBHAI GANPATBHAI,PARMAR AJITBHAI GANPATBHAI,BHARTIBEN D/O GANPATBHAI PARMAR & W/O ANILKUMAR MAKWANA,PARMAR RATANBEN GANPATBHAI WD/O GANPATBHAI	

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907	AO/388/2008	3/7/2009	MANISHBHAI ARVINDBHAI SHAH,JAYESHBHAI KANJIBHAI KALATHIYA,BHUPATSINH JIVRAJBHAI VIRANI	MR JIGAR P RAVAL	MOHD. ARIF HAJI ISMAIL CHOKSHI SINCE DECD THROUGH HEIRS,ASMIBEN MOHD. ARIF CHOKSHI,SAHID MOHD ARIF CHOKSHI,SAMABEN MOHD ARIF CHOKSHI,SAGIYA MOHD ARIF CHOKSHI,KANTIBHAI BHAGABHAI PATEL,CHANDRAKANT KANTIBHAI PATEL,RAJUBHAI KANTIBHAI PATEL,RATILAL BHAGABHAI PATEL,PALIBEN RATILAL BHAGABHAI,DAXABEN RATILAL BHAGABHAI,BHARATBHAI RATILAL PATEL,NATHUBHAI RATILAL PATEL,THAKOREBHAI BHAGABHAI PATEL,DEEPAKBHAI THAKOREBHAI PATEL,RAMUBHAI THAKOREBHAI PATEL,NARESHBHAI THAKOREBHAI PATEL,BHIKHUBHAI JERAMBHAI NAROLA	,MR DEVANG NANAVATI,MR AMIT V THAKKAR
908	AO/389/2008	26/12/2008	VIRAMBHAI BECHARBHAI DABHI,	MR JIGAR M PATEL	BUTABHAI PRABHUBHAI PATEL,PRABHUBHAI KUVARJIBHAI PATEL	
909	AO/390/2008	17/08/2009	BABUBHAI NATHUBHAI BHANDARI,JITENDRA BABUBHAI BHANDARI,GIRISHBHAI BABUBHAI BHANDARI,KAMLESHBHAI BABUBHAI BHANDARI	MR AMIT V THAKKAR	NAGINBHAI NATHUBHAI BHANDARI,	NOTICE SERVED,MR MA KHARADI
910	AO/391/2008	3/8/2009	MAHESHWARAN GOPALAN,	MR HARIN P RAVAL,MR RASESH H PARIKH	KOMAL WD/O MANISH S/O MANSUKHLAL MAHADEVBHAI THAKKAR,LIFE INSURANCE CORPORATION OF INDIA	NOTICE SERVED BY DS,MR DAXESH T DAVE,MR SP MAJMUDAR
911	AO/392/2008	10/8/2009	JAYNDRAKUMAR GOVINDLAL PATEL,JAGRUTIBEN D/O GOVINDBHAI PATEL & W/O BABULAL PATEL,PRAFUL GOVINDBHAI PATEL,ANIL DASRATHLAL PATEL,RAJENDRA DASRATHLAL PATEL	MR PM BHATT	NANDUBHAI PRAHLADBHAI PATEL,JASUBHAI PRAHLADBHAI PATEL,CHANDUBHAI PRAHLADBHAI PATEL,KAUSHIKBHAI KUMUDCHANDRA KAPADIA,MANISHBHAI KUMUDCHANDRA KAPADIA	MS TRUSHA K PATEL,MR TATTVAM K PATEL
912	AO/393/2008	6/8/2014	DILIP VELJIBHAI GADA,	MR HASIT H JOSHI,(MS NISHA M THAKORE)	MINOR AMIT S/O DILIPBHAI VELJIBHAI GADA THRO SAROJBEN,CHANDRIKABEN RAJNIKANT JAKHARIA,CHETAN VELJIBHAI GADA,PARULBEN NILESH MARU,MANJUBEN VELJIBHAI GADA,JIVRAJBHAI MEPABHAI GADA	,MS MEGHA JANI
913	AO/395/2008	6/7/2009	JAGDISHPRASAD RAMSWAROOP.A. SINCE DECD. THRO' HIS HEIRS,KAUSALYADEVI W/O JAGDISHPRASADRAMSWAROOP AGRAWAL,VIMALKUMAR JAGDISHPRASAD AGRAWAL,ANILKUMAR JAGDISHPRASAD AGRAWAL,NILESHKUMAR JAGDISHPRASAD AGRAWAL,SUNITA D/O JAGDISHPRASAD AGRAWAL,VIMAL JAGDISHPRASAD AGRAWAL,NILESH JAGDISHPRASAD AGRAWAL,ANIL JAGDISHPRASAD AGRAWAL,KASHIRAM TEXTILE MILLS PVT. LTD.	MR MK VAKHARIA	OMPRAKASH RAMSWAROOP AGRAWAL,RAJESHKUMAR OMPRAKASH AGRAWAL,MANOJ OMPRAKASH AGRAWAL,DIPAK OMPRAKASH AGRAWAL,M/S DIPAK TEXTILE MILLS,M/S KAMAL DYECHEM	
914	AO/1/2009	6/4/2009	BABUBHAI CHHAGANBHAI PATEL,	MR PARTHIV A BHATT	GUJARAT STATE HANDLOOM & HANDICRAFT DEVELOPMENT CORPORATION,	MR HS MUNSHAW
915	AO/2/2009	12/5/2009	SHASHIKANT CHIMANBHAI PATEL,CHANCHALBEN WD/O CHIMANBHAI PATEL,HASUMUKHBHAI CHIMANBHAI PATEL,JASUMATIBEN CHIMANBHAI PATEL,INDUBEN CHIMANBHAI PATRE,RANJANBEN CHIMANBHAI PATEL	MR MEHUL H RATHOD	G R ASSOCIATES,DEVIKABEN DINESHKUMAR SHAH,BHARTIBEN DAKSHESHBHAI SHAH	MR PR THAKKAR
916	AO/3/2009	15/06/2009	MAHENDRA RAMBALI TAHKOR,	MR AR MAJMUDAR	KANUBHAI KACHARABHAI BIJALBHAI GIRDHARBHAI DECEASED,RAJUBHAI KACHARABHAI,LAKHIBEN WD/O BIJALBHAI GIRDHARBHAI,DIPEN ARUNKANT SURYAWALA,DIPEN VITTHALDAS SHAH	,MR BS PATEL
917	AO/4/2009	23/06/2009	DEPUTY ENGINEER,	MS LILU K BHAYA	SHABBIR HUSAIN AKBARALI VIRANI,	MR YATIN SONI

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918	AO/5/2009	1/4/2009	CHAUDHARY SHANKARBHAI KANJIBHAI (DECEASED),HIRABEN P CHAUDHARY,KIRAN P CHAUDHARY,RAMESHBHAI P CHAUDHARY,MEGHANABEN P CHAUDHARY	(MR PRANAV S DAVE),MR SHIVANG M SHAH	MAFIBEN KANJIBHAI CHAUDHARY,CHINTAL MANSINGBHAI CHAUDHARY,HIRAL MANSINGBHAI CHAUDHARY	MR VIRAL J DAVE
919	AO/6/2009	17/06/2010	PRABODHBHAI VASANTLAL SHAH PARTNER, UNJA AYURVEDIC PHARMA,NITINBHAI VASANTLAL SHAH PARTNER, UNJA AYURVEDIC PHARMA	(MR FB BRAHMBHATT)	DILIPKUMAR VASANTLAL SHAH PROPRIETOR, UNJA AYURVEDIC,	MR PRAKASH K JANI
920	AO/7/2009	6/5/2010	RAMSIBHAI ARJANBHAI GORIYA,HIMANSHUBHAI DILSUKHBHAI GOPAL	MR SHITAL R PATEL	HARISHBHAI FAKIRBHAI PATEL,DEVIBEN FAKIRBHAI PATEL,LALITABEN FAKIRBHAI PATEL,INDUBEN FAKIRBHAI PATEL,NIRUBEN WD/O DHANSUKHBHAI FAKIRBHAI,MANOJBHAI DHANSUKHBHAI,BHAVNABEN DHANSUKHBHAI,SUMITRABEN DHANSUKHBHAI,DAMYANTIBEN DHANSUKHBHAI,DINESHBHAI FAKIRBHAI,CHANDUBHAI FAKIRBHAI,FAKIRBHAI THRO LEGAL HEIR JIGNESH KANTIBHAI,SHANTABEN WD/O MAGANBHAI VALABHAI,DAMYANTIBEN MAGANBHAI,DAHIBEN WD/O DEVIDAS MAGANBHAI,DINESHBIA MAGANBHAI,KANTIBHAI MAGANBHAI,RAMESHBHAI MAGANBHAI,NITESHBHAI DEVIDAS,CHANDRAKANT DEVIDAS,GIRISH DEVIDAS,PINTUKUMAR DEVIDAS,THE STATE OF GUJARAT,	,MR RS SANJANWALA,MR ASPI M KAPADIA
921	AO/8/2009	15/06/2009	PURUSHOTTAM LAXMANBHAI RAJYAGURU,	MR MB PARIKH	HARSHADBHAI DALICHAND BHADKHAN,NANDLAL DALICHAND BHADKHAN	
922	AO/9/2009	19/06/2009	PRABHABEN D/O MULCHANDDAS CHUNILAL DALAL W/O DHANSUKH,	MR SHIRISH JOSHI	NAGJIBHAI ARJANBHAI RAWAL,VIJAYBHAI DAMJIBHAI MANDAVIYA,GHANSHYAMBHAI PUJABHAI PATEL,KANCHANBEN @ SHANTIBEN D/O MULCHANDDAS CHUNNILAL DALAL	,MR DEVANG VYAS
923	AO/10/2009	27/01/2009	KIRITKUMAR DHIRAJLAL PATEL,NITIN KANTILAL PATEL,SHRI GUNGADI DARWAJA KADWA PATIDAR GAUTI SAMAJ, PATAN	MR JB DASTOOR	MUKTILAL AMRUTLAL PATEL,BABULAL MUKTILAL PATEL,KISHORBHAI MUKTILAL PATEL,SURYAKANT MUKTILAL PATEL,HARSHAD PAGMAKANT PATEL,HITENDRA KANTILAL DEEVANJI,CHAITANYA SUMANTLAL PATEL,HARESH KANTILAL PATEL,BHARATKUMAR DASHRATHLAL PATEL,HITENDRA DASHRATHLAL PATEL,MAHENDRA DASHRATHLAL PATEL,MUKESH GANPATLAL PATEL,ROHIT GANPATLAL PATEL,NITIN GANPATLAL PATEL,NITENDRA MUKTILAL PATEL,PRAVINKUMAR MUTILAL PATEL,RAHI HITENDRAKUMAR DEEWANJI,VIPA HARSHVADAN PATEL,ROMABEN BHARATKUMAR PATEL,MIHIR BHARATKUMAR PATEL,NILESH BABUBHAI PATEL,HIMANSHU BABUBHAI PATEL,NARMADABEN MUKTILAL PATEL,HIRALBEN NITENDRA KUMAR PATEL,HEMLATA KISHORKUMAR PATEL,JIGNABEN PRAVINKUMAR PATEL,CHAKSHU HITENDRAKUMAR DEEVANJI,KAVITA HARSHADBHAI PATEL,CHANDRIKA SURYAKANT PATEL,SHOBHNABEN BHARATKUMAR PATEL,MEENABEN BABULAL PATEL,ALPA NILESHBHAI PATEL,RAJNIKANT HIRALAL PATEL,BHAILAL PANACHAND PATEL,CHARITY COMMISSIONER,COLLECTOR	,(MR MAHENDRA K PATEL)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
924	AO/11/2009	31/03/2009	PRABHAT @ PRABHABEN D/O SHIVAJI SARTANJI VAGHELA & W/O,RAJENDRASINH DHULSINH RANA,PRAVINSINH DHULSINH RANA,MAHENDRASINH DHULSINH RANA,ANANDBA D/O DHULSINH CHHAGUJI W/O MUKESHSINH,RANJANBA D/O DHULSINH CHHAGUJIW/O RAJENDRASINH	MR CHIRAG B PATEL	JAYANTIBHAI CHUNIBHAI PATEL,DIPAKBEN JAYANTIBHAI PATEL,BHAVIKBHAI JAYANTIBHAI PATEL,NISHITHBHAI JAYANTIBHAI PATEL,CHHANABHAI GEBABHAI PATEL,GHANSHYAMSINH KISHORSINH RANA	,(MR A J PATEL)
925	AO/12/2009	15/06/2009	DHARMENDRA JAMNADAS SHAH,RELIABLE CONSTRUCTION COMPANY	MR CHIRAG B PATEL	MAMTABEN W/O DILIPBHAI SANMUKHBHAI UPADHYAY D/O MAHENDRA-,SAMTABEN W/O KAUSHIBHAI BHALCHANDRA PANDYA D/O,RAJESHWARI W/O DIPAKBHAI RAVISHKUMAR JANI D/O MAHENDRA,KINNARI W/O UMESHBHAI GUNVANT BHAI JOSHI D/O MAHENDRAKUMAR,RAKESH MAHENDRAKUMAR DESAI,ALARKKUMAR MAHENDRAKUMAR DESAI,ANANTKUMAR MAHENDRAKUMAR DESAI,PREMLATABEN MAHENDRAKUMAR DESAI	
926	AO/13/2009	10/8/2009	DEPUTY ENGINEER (O & M),EXECUTIVE ENGINEER	MS LILU K BHAYA	VIPUL PRADEEP PANDIT,	NOTICE SERVED,MR AR MAJMUDAR
927	AO/14/2009	8/10/2009	TATA CHEMICALS LTD,	MR SHIRISH JOSHI	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER	,GOVERNMENT PLEADER
928	AO/15/2009	16/08/2010	SIDDHRAJSINH @ SAGAR BHAVSINHJI GOHEL,	MR MRUGEN K PUROHIT	HARSHIDABEN SHAILESHKUMAR JIVANI,SHAILESHKUMAR MANSUKHLAL JIVANI,RAJESH KANAIYALAL JANANI,PARESH KANAIYALAL JANANI,RAMJIBHAI NARSHIBHAI CHAVDA,ASHOK DEVRAJBHAI KOTHIYA,SUDHIRBHAI DURLABHJI KOTHARI,PRAVINCHANDRA N PATEL,DILIPBHAI NAGJIBHAI SOJITRA	NOTICE SERVED BY DS,NOTICE UNSERVED,MR KUNJAL D PANDYA,MR JIGNESH L HAJARE
929	AO/16/2009	25/03/2009	ASHAPURA MINECHEM LIMITED,	(MR S N THAKKAR)	BRITISH MARINE PLC,CHRISTOPHER MOSS,EDWARD C B MOCATTA	,MR RJ OZA
930	AO/17/2009	10/9/2009	ASHAPURA MINECHEM LIMITED,	MR AMAR N BHATT	ARMADA (SINGAPORE) PTE LIMITED,MICHAEL BAKER-HARBER	,MR DAKSHESH MEHTA
931	AO/18/2009	16/01/2009	SALIL NARHARIPRASAD JANI,	MR VIBHUTI NANAVATI	SONAL JANI @ SONAL GUNDANI,	
932	AO/19/2009	13/03/2020	KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD,GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION LTD	NANAVATI ASSOCIATES	AMUL BOARDS PRIVATE LIMITED,	MR PA JADEJA
933	AO/20/2009	30/01/2009	VIJAYBHAI SHANKERBHAI BHAVSAR,	MR NISHITH P THAKKAR	RAMABEN W/O MULCHANDBHAI SHANKARBHAI BHAVASAR,HITESH PANCHAL	MR TRILOK J PATEL
934	AO/21/2009	21/01/2009	BANSILAL MADANLAL SHAH,NIRANJANABEN HARILAL RAVANI	MR BP GUPTA	AHMEDABAD MUNICIPAL CORPORATION,	
935	AO/22/2009	10/7/2009	ASHAPURA MINECHEM LIMITED,	(MR S N THAKKAR)	IHX (UK) LTD,	MR AS VAKIL
936	AO/24/2009	28/01/2009	BHARAT CO-OPERATIVE HOUSING SOCIETY LIMITED,	MR KK TRIVEDI	FAROOKBHAI VALIBHAI PUNAWALA,BHIKHUBHAI HIRABHAI PATEL,GITABEN NIRANJANBHAI DALAL,NIRANJANBHAI VENILAL DALAL,MAHESHBHAI SHANTILAL KOTHARI,SUKHDEBHAI JAGDISHBHAI PAREKH	,MR RS SANJANWALA,MR AMIT V THAKKAR
937	AO/26/2009	23/01/2009	NIRMALABEN RAMANBHAI NINAMA,	BALKRISHNA ACHARYA	MANGALIBEN MALIYABHAI NINAMA HEIR OF DECEASED RAMANBHAI,MINOR JYOTI RAMANBHAI NINAMA,MINOR JYOTSANA RAMANBHAI NINAMA,MINOR SMITA RAMANBHAI NINAMA,MINOR JAYESHKUMAR RAMANBHIA NINAMA,UNION OF INDIA, THRO O P PATHAK, OR HIS SUCCESSOR IN OFFICE	
938	AO/27/2009	2/7/2009	ASHAPURA MINECHEM LIMITED,	M/S TRIVEDI & GUPTA	EITZEN BULK A/S,MARSHALL	
939	AO/28/2009	10/8/2009	SHASIKANT POPATLAL DASANI,	(MR RM PARMAR)	MALDEBHAI KANABHAI KALAVADARA,RANIBEN MALDEBHAI KALAVADARA	NOTICE NOT RECD BACK,(MR HM PRACHCHHAK)

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940	AO/29/2009	12/2/2009	RISHABH SOFTWARE PVT LTD,	MR SP MAJMUDAR	TEJABHAI BODHABHAI BHARVAD,RAMANBHAI CHHAGANBHAI PATEL,VITHHALBHAI CHHAGANBHAI PATEL,JITENDRABHAI JASHBHAI PATEL	,MR MTM HAKIM
941	AO/30/2009	6/8/2014	CHANDRIKABEN RAJNIKANTBHAI JAKHARIYA,CHETAN VELJIBHAI GADA,PARULBEN NILESH MARU,MANJUBEN VELJIBHAI GADA,JIVRAJBHAI MEPABHAI GADA	MR MANAN A SHAH	MINOR AMIT S/O DILIPBHAI VELJIBHAI GADA,DILIP VELJIBHAI GADA	MS MEGHA JANI
942	AO/31/2009	22/04/2009	RANCHHODBHAI LAXMANBHAI,CHHANABHAI LAXMANBHAI	(MR DIPAK C RAVAL)	CHANDRAKANT KESRICHANDRA ZAVERI,BABUBHAI CHHOTALAL SHAH,KANTIBHAI KARSANBHAI AHIR	,MR AMIT V THAKKAR
943	AO/32/2009	10/2/2009	GORDHANBHAI PUNJIRAMBHAI PATEL,	MR VIRENDRA BAHETI	RANJITLAL CHABILDAS MITHAIWALA,PRAVINCHANDRA AMRUTLAL BOGAWALA,PUSHPABEN KANIYALAL SOPARIWALA	,(MR AJ SHASTRI)
944	AO/33/2009	14/09/2009	LOYID FINANCE LTD, THRO AUTHORIZED SIGNATORY, OFFICE AT,	MR. P. T. CHACKO	VOLVO STEEL LTD,SULEMAN ABDULBHAI KALANIYA, DIRECTOR, VOLVO STEEL LTD,YUSUF IBRAHIMBHAI KALANIYA,SAMASUDDIN TAIYABALI CHHATARIYA,MOHANLAL GALABHAI MAKWANA	RULE SERVED BY DS,MR P A MEHD
945	AO/34/2009	1/9/2009	SODABHAI SUNDARBHAI KOLI PATEL,	MR SP KOTIA	BABUBHAI VAJABHAI ROJASARA,	NOTICE SERVED BY DS,(MR RAMESH K SHAH)
946	AO/35/2009	26/02/2009	BHARATBHAI GOVINDBHAI PATEL,	MR AMIT M PANCHAL,SHIVANI RAJPUROHIT	PRADIPBHAI GOVIDNBHAI PATEL,BHAVENESHBHAI GOVINDBHAI PATEL,VEDPRAKASH DEVAKINANDAN CHIRIPAL,RASIKBHAI SHAMBHUBHAI PATEL,SUDHABEN SHANKARBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION,MUNICIPAL COMMISSIONER,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,SENIOR TOWN PLANNING OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED BY DS,NOTICE UNSERVED,(MR SUDHANSHU S PATEL),M/S TRIVEDI & GUPTA,MR HORMAZ B SHETHNA
947	AO/36/2009	17/07/2009	AREFABANU MOHAMMAD SULEMANKHAN PATHAN,	MR APURVA R KAPADIA	MINAKSHIBEN RAMESHBHAI JAIN,	NOTICE SERVED,MR MB RANA
948	AO/37/2009	20/03/2014	JETHABHAI MAGANBHAI PATEL,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	VISHNUBHAI PARMABHAI PATEL,MADHUBEN VISHNUBHAI PATEL,CHIRAGBHAI VISHNUBHAI PATEL,RAMBHAI PARMABHAI PATEL	SERVED BY AFFIX(N),(MR MILIND R KULKARNI),MR RI SHARMA
949	AO/38/2009	24/02/2009	ISHWARBHAI AMBARAMDAS BHALCHANDDAS PATEL,NITINKUMAR PRABHUDAS AMBARAMDAS PATEL,KETANKUMAR PRABHUDAS AMBARAMDAS PATEL,PRABHUDAS AMBARAMDAS BHALCHANDDAS PATEL	MR NK MAJMUDAR	THAKOR JASHWANT KUNVERVA WD/O MAHIPALSINH GANPATSINH,THAKOR JAGDEVSINH GANPATSINH,THAKOR AJITSINH GANPATSINH,THAKOR PRAVINSINH GANPATSINH,THAKOR HANSAKUNVERBA VIRBHADRASINH,THAKOR SURENDRASINH VIRBHADRASINH,THAKOR KANCHANBA KRISHNAKUMAR	
950	AO/39/2009	20/04/2009	MAHENDRAKUMAR GOKALDAS PATEL,	MR PS CHAMPANERI	HARSHAD DHARMADAS PATEL,MILAN KANAIYALAL MADHU,BHAVIN JAYANTILAL MADHU	,(MR NIRZAR S DESAI)
951	AO/40/2009	28/07/2010	JIGNESHKUMAR KISHOREBHAI BHAJIYAWALA,ASHWINBHAI BHAGWANDAS WANKAWALA	MR AMIT V THAKKAR	FATHER OSKAR BARETO SJ,GAYATRI CO-OPERATIVE HOUSING SOCIETY LTD,GAYATRI CO-OPERATIVE HOUSING SOCIETY LTD	NOTICE SERVED,MR BAIJU JOSHI,MR JM BUDDHBHATTI,MR AB PANDYA
952	AO/41/2009	6/7/2009	SHANTUBHAI VALLABHBHAI PRAJAPATI,DAYARAM VALLABHBHAI PRAJAPATI,JAGUBHAI VALLABHBHAI PRAJAPATI,RAMABHAI VALLABHBHAI PRAJAPATI,YASINBHAI KADARBHAI MEMON,NAROTTAMBHAI RANCHHODBHAI PATEL	(MR DIPAK C RAVAL)	MAGANBHAI LALBHAI PRAJAPATI,	
953	AO/42/2009	17/08/2009	JAYESHKUMAR CHHAKADDAS SHAH,	MR RJ GOSWAMI	CHANCHALBEN BAKORBHAI PATEL SINCE DECD. THROUGH HEIRS,SUDHAKARBHAI BAKORBHAI PATEL,VIMLABEN BAKORBHAI PATEL,HARESH BABULAL SHAH	,MR MAULIK G NANAVATI

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954	AO/43/2009	15/06/2009	MITHIBEN WD/O VASIBHAI HARIBHAI,GAFURBHAI VASIBHAI DESAI HIMSELF & KARTA OF HUF,RAGHUVIR VASIBHAI DESAI,JASHIBEN GAFURBHAI DESAI	MR TATTVAM K PATEL	DASHRATHBHAI MAGANLAL HIMSELF & KARTA OF HUF,JAYANTILAL MAGANLAL AS HIMSELF& AS KARTA OF RATIBHAI MAGAN,RATIBHAI MAGANLAL AS HIMSELF & AS KARTA OF HUF,JASHUBHAI MAGANLAL AS HIMSELF & AS KARTA OF JASHUBHAI HUF,SHARDABEN D/O MAGANLAL JOITARAM,KOKILABEN D/O MAGANLAL JOITARAM,KANTABEN D/O MAGANLAL JOITARAM,RAJENDRABHAI RATILAL,MUKESH RATILAL,DINESH RATILAL,TEJASKUMAR JASHUBHAI,RENUKABEN RATILAL,SAVITABEN GOVINDBHAI,HASMUKHBHAI GOVINDBHAI,DUSHYANT MANISHANKAR PANDYA,DIPAK PARMANAND NIMBARC,HITESH RASIKLAL VYAS	,MR HARDIK B KALMEKH
955	AO/44/2009	17/08/2009	AGRAWAL POLYFOAMS PVT LTD,GHANSHYAM AGRAWAL,SANJAY MANGAL,TARUN AGRAWAL,DIPAK MANGAL	MR AJ YAGNIK	DELTA RUBBER & PLASTIC PRODUCT,	MR UDAY R BHATT
956	AO/45/2009	17/08/2009	AGRAWAL POLYFOAMS PVT LTD,GHANSHYAM AGRAWAL,SANJAY MANGAL,TARUN AGRAWAL,DIPAK MANGAL	MR AJ YAGNIK	DELTA RUBBER & PLASTIC PRODUCT,	MR UDAY R BHATT
957	AO/46/2009	31/08/2009	RAMJANALI AKBARALI ASARIA,	MR TEJAS M BAROT	RAJENDRABHAI NATHABHAI KABARIA,	NOTICE SERVED,MR BM MANGUKIYA,MS BELA A PRAJAPATI
958	AO/47/2009	23/09/2010	BIOCHEM PHARMACEUTICAL IND. LTD.,	DR RAJESH H ACHARYA	CADILA HEALTHCARE LTD,	SINGHI & CO
959	AO/48/2009	16/03/2009	BHAILALBHAI B BARAIYA,	MR VISHWAS K SHAH	VADODARA MUNICIPAL COMMISSIONER,	
960	AO/49/2009	3/3/2009	GANDAJI BHALAJI THAKOR,CHATURBEN D/O BHALAJI THAKOR	MR AJ YAGNIK	DINESHBHAI MAGANBHAI DESAI,PUNAMJI SHIVAJI THAKOR	
961	AO/51/2009	5/5/2009	KANJIBHAI MASHRUBHAI GOHIL,	MR MANISH R RAVAL	VASANTBEN CHANDULAL CHABHADIA,FIROZBHAI PAYARAALIBHAI POPATIA	
962	AO/52/2009	25/11/2009	J U CHEMICALS,	AN GULIWALA	NEENA GULATI,	NOTICE UNSERVED

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963	AO/54/2009	6/5/2010	TARUNKUMAR KANTILAL RAWAL,GAUTAMBHAI KHODIDASBHAI PATEL,BHADRESHBHAI CHIMANLAL KAGALWALA	MR AMIT V THAKKAR	RAMILABEN VINUBHAI PATEL,VINUBHAI HIRABHAI PATEL,INDUBEN D/O MAVJIBHAI RAMABHAIAND W/O JAYANTIBHAI UMRIGAR,HASMUKHBHAI CHHOTUBHAI PATEL,SUMANBEN D/O MAVJIBHAI RAMABHAI AND W/O ARVINDBHAI,LALUBHAI MAVJIBHAI UMRIGAR,DHANUBEN W/O LALUBHAI MAVJIBHAI UMRIGAR,HEMLATABEN D/O LAUBHAI MAVJIBHAI UMRIGAR,BHAVNABEN D/O LALUBHAI MAVJIBHAI UMRIGAR,RAJESH LALUBHAI UMRIGAR,HIRAN LALUBHAI UMRIGAR,JIVIBEN D/O HANSIBEN AND WD/O PARBHUBHAI NARANBHAI DIED,BHARTIBEN PARBHUBHAI UMRIGAR,JAGDISHBHAI PARBHUBHAI UMRIGAR,MANJULA WD/O JAYWADANBHAI PARBHUBHAI UMRIGAR,NIRMALABEN PARBHUBHAI UMRIGAR,RANJANBEN PARBHUBHAI UMRIGAR,PRITESHBHAI PARBHUBHAI UMRIGAR,KUSUMBEN D/O PARBHUBHAI UMRIGAR WD/O SURESHBHAI PATEL,KALPESH ALIAS KIRTI NAVINBHAI UMRIGAR,PUSHPABEN WD/O NAVINBHAI PARBHUBHAI UMRIGAR,SUMANBEN WD/O JAYANTIBHAI PARBHUBHAI,KALPANABEN JAYANTIBHAI UMRIGAR,PIYUSH JAYANTIBHAI UMRIGAR,KUSUMBEN WD/O KANTIBHAI PARBHUBHAI(FIRST W/O KANTIBHAI),TINABEN KANTIBHAI UMRIGAR,MUKESHBHAI KANTIBHAI UMRIGAR,SANJAY KANTIBHAI UMRIGAR,DAXABEN WD/O KANTIBHAI PARBHUBHAI(SECOND W/O KANTIBHAI),PRASHANT KANTIBHAI UMRIGAR,DENCY KANTIBHAI UMRIGAR,PARIMAL JAYVADANBHAI UMRIGAR,MAYUR JAYVADANBHAI UMRIGAR,MITALI JAYVADANBHAI UMRIGAR,SHOBHNABEN CHANDRAKANT PATEL,SNEHABEN CHANDRAKANBHAI PATEL,KETANBHAI MANHARBHAI GANDHI,RAIDHANBHAI MANHARBHAI GANDHI,BHARATBHAI AMBALAL SHAH,CHANDUBHAI SHAMBHUBHAI PATEL,VISVAJITSINH VIJAYSINH YADAV,JATIN JAYANTILAL GANDHI,M/S SUN DEVELOPERS,ADITYA HIRALAL HADKIYA,VINA HIRALAL HADAKIYA,ASHOKBHAI MOHANBHAI BHANDARI,NILESH HARESHKUMAR PANDYA,RAIDHNBHAI JIVABHAI BASIYA,PUSHPABEN SATISHBHAI,ASHOKBHAI NARSINHBHAI HADAKIYA,MAHESHBHAI MAGANBHAI ZIZALA	,NOTICE SERVED,NOTICE UNSERVED,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MRS KETTY A MEHTA,(MRS VD NANAVATI),MR AB MUNSHI,MR DHAVAL D VYAS
964	AO/55/2009	21/04/2009	BABUBHAI HIRACHAND SHAH,	MR YATIN SONI	ANILKUMAR RATILAL KACHHADIA,DINESHBHAI RANCHHODBHAI PATEL,HAJABHAI JETHABHAI BHARWAD,GUNVANTLAL @ JASHVANTBHAI ISHWARBHAI PATEL	

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965	AO/56/2009	14/12/2009	BHADRABEN VINODRAY MODI,RENUKABEN MAGANLAL DESAI @ RENUKABEN DEVENDRABHAI SHAH	MR HARIN P RAVAL	NARENDRA MAGANLAL SHAH,GIRABEN AMRUTLAL PAREKH,RUPABEN AMRUTLAL PAREKH,AMRUTLAL NAGARDAS PAREKH DECEASED THRO LEGAL HEIRS,KALABEN AMRUTLAL PAREKH,RUPABEN AMRUTLAL PAREKH,GIRABEN AMRUTLAL PAREKH,MINAKSHIBEN SHIRISHBHAI JOSHI,KOKILABEN VIDHYADHAR RANDIVE,DIPAKBHAI AMRUTLAL PAREKH,POPATLAL VANMALIDAS SHAH THRO LEGAL HEIRS,KIRTIKUMAR POPATLAL SHAH,MANHARLAL POPATLAL SHAH,KISHORELAL MAGANLAL DESAI,NARENDRAKUMAR RAMCHANDRA DOSHI,RAMNIK TALAKCHAND SANGHVI,GUNVANTRAI VRUJLAL BHANDANI,MANOJKUMAR VRAJLAL BHADANI,CHHAGANBHAI DAMJIBHAI BUSA,KARSHANBHAI KESHAVBHAI KOTADIYA,THAKARSHIBHAI GANGARAMBHAI SANJA,PRIYAVANDA JERAMBHAI KUMDARIYA,MALJIBHAI PRAGJIBHAI MAKWANA,DILIPKUMAR JETHABHAI KANTESARIYA,DILIPBHAI KANJIBHAI PATEL,NIRMALABEN DILIPBHAI PATEL,SAROJBEN RAJENDRABHAI MODI D/O DECEASED POPATLAL V SHAH,JAWAHARBHAI POPATLAL SHAH	,NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR HARIN P RAVAL,MR AB MUNSHI,MR SP MAJMUDAR,MR Y J PATEL,MR SHAKTI S JADEJA
966	AO/57/2009	24/01/2011	LMP PRECISION ENGINEERING CO. PVT. LTD,	MR DAKSHESH MEHTA	THE OFFICIAL LIQUIDATOR, GUJARAT SMALL INDUSTRIES,CHANDRAKANT L MISTRI,CHHOTALAL L MISTRI (DELETED),JAYANTILAL L MISTRI	,NOTICE SERVED,(MR PV HATHI),MR UTPAL M PANCHAL,MS VAIBHAVI K PARIKH
967	AO/58/2009	13/05/2009	SHREE DASHNAM GOSWAMI CO-OP. EDUCATION SOCIETY,ISHWARBHARTI K GOSWAMI,BALVANTGIRI K GOSWAMI,MAHAN C M GOSWAMI,B K GOSAI,JAGDISH PARVAT M GOSAI	(MR RAMESH K SHAH)	RATIBHARTI CHANCHALBHARTI GOSWAMI,SHARDABEN RATIBHARTI GOSWAMI,ILABEN P MODI,FALGUN J VASA,SHAILESH (RAJU) RATIBHARTI,CHARITY COMMISSIONER	,NOTICE SERVED,MR MJ PARIKH,MRS KRISHNA G RAWAL
968	AO/59/2009	18/04/2009	S K G SECURITIES PVT LTD,	MR NV GANDHI	MINOR ANERIBEN HIMANSHUBHAI SHAH THRO HIAMANSHU N SHAH,COLOUR MERCHANT CO-OP. BANK LTD	NOTICE SERVED,(MR YF MEHTA),MR SATYAM Y CHHAYA
969	AO/60/2009	6/7/2009	PAREL PARBATBHAI,PATEL PARESHBHAI	MR TULSHI R SAVANI	LALCHANDBHAI D CHAUHAN'S HEIRS MOHANBHAI LALCHAND CHAUHAN,URMILABEN MOHANBHAI CHAUHAN,MANSINH LALCHAND CHAUHAN	NOTICE SERVED BY DS,(MR SAMIR J DAVE)
970	AO/61/2009	20/02/2014	PRITI PANKAJBHAI PATEL,	MR HIMANSHU K PATEL	DHARMESHBHAI CHIMANBHAI PATEL,	MR NILESH M SHAH,MR MAYANK DESAI
971	AO/62/2009	23/04/2010	BALASHANKAR MAHADEVBHAI MEHTA,BHANUSHANKAR PARMANANDBHAI RAJGOR,JITENDRAKUMAR HARISHANKAR DAVE,ASHWINKUMAR MULSHANKAR TERAIYA	MR PS CHAMPANERI	PRAFULKUMAR RAVJIBHAI BHATT,DHARMENDRAKUMAR RAVJIBHAI BHATT,ASHWINKUMAR RAVJIBHAI BHATT,DUDHIBEN RAVJIBHAI BHATT	NOTICE NOT RECD BACK,MR HARSHAD K PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
972	AO/63/2009	6/5/2010	RAMILABEN VINUBHAI PATEL,VINUBHAI HARIBHAI PATEL	MRS KETTY A MEHTA	INDUBEN D/O MAVJIBHIA RAMJIBHAI & W/O JAYANTIBHAI UMRIGAR,HASMUKHBHAI CHHOTUBHAI PATEL,SUMANBEN D/O MAVJIBHAI RAMABHAI & W/O ARVINDBHAI,LALUBHAI MAVJIBHAI UMRIGAR,DHANUBEN D/O LALUBHAI MAVJIBHAI UMRIGAR,HEMLATABEN D/O MAVJIBHAI UMRIGAR,BHAVNABEN D/O MAVJIBHAI UMRIGAR,RAJESH LALUBHAI UMRIGAR,HIRAN LALUBHAI UMRIGAR,JIVIBEN D/O HANSIBEN & WD/O PRABHUBHAI NARANBHAI,BHARTIBEN PRABHUBHAI UMRIGAR,JAGDISHBHAI PRABHUBHAI UMRIGAR,MANJULA WD/O PRABHUBHAI JAIVADANBHAI PRABHUBHAI UMRIGAR,NIRMALABEN PRABHUBHAI UMRIGAR,RANJANBEN PRABHUBHAI UMRIGAR,PRITISHBHAI PRABHUBHAI UMRIGAR,KUSUMBEN D/O PRABHUBHAI UMRIGAR & WD/O SURESHBHAI PATEL,KALPESH @ KIRIT NAVINBHAI UMRIGAR,PUSHPABEN WD/O NAVINBHAI PRABHUBHAI UMRIGAR,SUMANBEN WD/O JAYANTIBHAI PRABHUBHAI,KALPANABEN JAYANTIBHAI UMRIGAR,PIYUSH JAYANTIBHAI UMRIGAR,KUSUMBEN WD/O KANTIBHAI PRABHUBHAI (1ST WIFE OF KANTIBHAI),TINABEN KANTIBHAI UMRIGAR,MUKESHBHAI KANTIBHAI UMRIGAR,SANJAY KANTIBHAI UMRIGAR,DAKSHABEN WD/O KANTIBHAI PRABHUBHAI,PRASHANT KANTIBHAI UMRIGAR,DENSI KANTIBHAI UMRIGAR,PARIMAL JAIVANDANBHAI UMRIGAR,MAYUR JAIVANDANBHAI UMRIGAR,MITALI JIVADAN UMRIGAR,SHOBHNABEN CHANDRAKANTBHAI PATEL,SNEHABEN CHANDRAKANTBHAI PATEL,KETANBHAI MANHARBHAI GANDHI,RAYADHANBHAI JIVANBHAI BASIA,BHARATBHAI AMBALAL SHAH,CHANDUBHAI SHAMBHUBHAI PATEL,VISHVAJITSINGH VIJAYSINH YADAV,TARUNKUMAR KANTILAL PATEL,GAUTAMBHAI KHODIDASBHAI PATEL,BHADRESHBHAI CHIMANLAL KAGDAVALA,JATIN JAYANTILAL GANDHI,SUN DEVELOPERS,ADITYA HIRALAL HADKIYA,VINA HIRALAL KADKIA,ASHOKBHAI MOHANBHAI BHADERI,NILESH HARESHKUMAR PANDYA,RAIDHANBHAI JIVABHAI BASIA,PUSHPABEN SATISHBHAI,ASHOKBHAI NARSINHBHAI HADKIA,MAHESHBHAI MAGANBHAI JHIJHALA	,NOTICE SERVED,NOTICE UNSERVED,REFUSED SERVED (N)(10),MR SAURIN A MEHTA, (MR AJ SHASTRI),(MRS VD NANAVATI),MR AB MUNSHI,MR AMIT V THAKKAR,MR DHAVAL D VYAS
973	AO/64/2009	24/02/2009	JAYPRAKASH NATHAN JINTO,	MR CB DASTOOR	JAYESHBHAI NATHAN JINTO,	MR UTPAL M PANCHAL
974	AO/65/2009	8/10/2009	SAVJIBHAI MALDEBHAI GORAD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KASTURBEN BHUPAT KANA,BABU KANABHAHI GORAD,MOHANBHAI KANABHAI GORAD,BAI GANGA KANABHAI GORAD,BAI JAMANA KANABHAI GORAD,KUNDAN NARANBHAI GORAD,GANGA MALDE GORAD,BHOLABHAI DAHYABHAI GORAD,BAI MANI DAYABHAI,BAI LABHU DAYA MULA,NANJI MULJIBHAI GORAD,VAJUBHAI POPATBHAI PATLIYA,CHETAN KANTILAL FALADU,SAVITABEN KANTILAL FALADU	,NOTICE SERVED,MR PURVISH J MALKAN
975	AO/66/2009	18/08/2017	JITENDRA HARIPRASAD SHUKLA,	(MR NIRAL R MEHTA)	MOHANBHAI KANJIBHAI GOHIL,ALKABEN VINODBHAI KACHHIYA,PRIYADARSHINI CO-OPERATIVE HOUSING SOCIETY LTD	NOTICE SERVED,SERVED BY AFFIX. (R),MR. D. P. KINARIWALA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
976	AO/67/2009	18/08/2017	JITENDRA HARIPRASAD SHUKLA,	(MR NIRAL R MEHTA)	MOHANBHAI KANJIBHAI GOHIL,ALKABEN VINODBHAI KACHHIYA,PRIYADARSHINI CO-OPERATIVE HOUSING SOCIETY LTD	NOTICE SERVED,SERVED BY AFFIX. (R),MR. D. P. KINARIWALA
977	AO/68/2009	13/04/2009	SHRI HARI LOCKERS & SAFE DEPOSIT VAULTS,BHARATKUMAR DWARADAS PATEL,ILABEN BHARATKUMAR PATEL	MR ASHISH B DESAI	HARISH RAVJIBHAI VASANI,MADHU POPATBHAI VASANI,KIRAN RAVJIBHAI VASANI,GHANSHYAM HIMMATBHAI PATEL,HASMUKH CHATURBHAI PATEL	REFUSED SERVED (N)(10)
978	AO/69/2009	11/9/2009	HARSHADKUMAR KANTILAL BHALODWALA,BHARATKUMAR KANTILAL BHALODWALA	MR AB MUNSHI	ISHWARBHAI CHANDUBHAI PATEL,BHOGILAL MAGANLAL PATEL,JAYANTIBHAI MAGANBHAI PATEL	MR NILESH A PANDYA,MR ADIL R MIRZA
979	AO/70/2009	1/12/2009	AGRICULTURE PRODUCE MARKET COMMITTEE,HARJIBHAI VALLABHBHAI SARDHARA	MR PS CHAMPANERI	MATHURBHAI KARSHANBHAI SHEKHAT,GOPALBHAI NARANBHAI ZANZRUKIYA,RAJENDRABHAI GOPALBHAI ZANZRUKIYA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
980	AO/71/2009	10/11/2009	AQUAFIL POLYMERS COMPANY PVT LTD, THRO MANAGING DIRECTOR,	MR MITUL K SHELAT	ICICI BANK LIMITED,NAGARJUNA CONSTRUCTION COMPANY LIMITED	,MR JAL S. UNWALLA
981	AO/72/2009	24/02/2009	KHATIJABEN OSMANBHAI KHAFI D/O RANMAL HAMIR,MARIYAMBEN MUSABHAI TAYANI D/O RANMAL HAMIR	MR MEHUL S SHAH,(MR SURESHM SHAH)	ALARAKHA RANMAL KHAFI,AAMADBHAI RANMAL KHAFI,ABUBHAI RANMAL KHAFI,MUSABHAI RANMAL,NURBAI MUSA,ANVAR MUSA,HASINA MUSA,ABBAS MUSA,FIROZ MUSA,IQBAL MUSA,JAINAMBEN MUSA,JUSABBHAI RANMAL KHAFI,HAJI RANMAL KHAFI,JILUBEN @ JULEKHABEN RANMAL W/O JUSABBHAI PADVALAVALA	
982	AO/73/2009	26/02/2009	MANJULABEN D/O HARIBHAI AMBARAM PATEL,	MR UTPAL M PANCHAL	CHHAGANBHAI HARIBHAI PATEL DECD. THRO' HEIRS,PARVATIBEN WD/O CHHAGANBHAI HARIBHAI,BHANUMATIBEN D/O CHHAGANBHAI HARIBHAI,RAMESHBHAI CHHAGANBHAI PATEL,JASHVANTBHAI CHHAGANBHAI PATEL,SUSHILABEN D/O CHHAGANBHAI HARIBHAI PATEL,BHARATBHAI CHHAGANBHAI PATEL,JYOTSANABEN D/O CHHAGANBHAI HARIBHAI,LALIBEN WD/O LALLUBHAI HARIBHAI,BHIKHUBHAI LALLUBHAI,RAMANBHAI LALLUBHAI,VALIBEN D/O LALLUBHAI HARIBHAI,NATWARBHAI LALLUBHAI,NAGINBHAI LALLUBHAI,PRAKASHBHAI LALLUBHAI,JASHVANTBHAI LALLUBHAI,KALABEN @ RANJANBEN D/O LALLUBHAI HARIBHAI,KANTILAL CHUNILAL,MANHARLAL CHUNILAL,USHABEN D/O CHUNILAL HARIBHAI,KUSUMBEN WD/O PRAVINBHAI CHUNILAL,KALPANABEN D/O PRAVINBHAI CHUNILAL,KAMLESH PRAVINBHAI,YASHVANTIBEN D/O PRAVINBHAI CHUNILAL,KASHIBEN D/O HARIBHAI AMBARAM PATEL,KANKUBEN D/O HARIBHAI AMBARAM PATEL,SOMIBEN @ REVABEN D/O HARIBHAIAMBARAM PATEL,NARMADABEN D/O HARIBHAI AMBARAM PATEL,JAMNABEN D/O RANCHHODBHAI DAHYABHAI,AMBABEN D/O RANCHHODBHAI DAHYABHAI,KUSUMBEN D/O RANCHHODBHAI DAHYABHAI	
983	AO/74/2009	2/3/2009	CHHAGANBHAI HIRABHAI KANJARIYA,	MR RC KAKKAD	MANJI KARA KANJARIYA,STATE OF GUJARAT,JAMNAGAR DISTRICT PANCHAYAT,JAMNAGAR AREA DEVELOPMENT AUTHORITY,MAMLATDAR	

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984	AO/75/2009	15/02/2011	JAYANTILAL CHIMANLAL DODHIAWALA,	MR SP MAJMUDAR,MR P P MAJMUDAR	SUMANBEN WD/O GOPALBHAI JERAMBHAI,BHUPENDRABHAI GOPALBHAI,DHARMENDRA GOPALBHAI,JAYEHKUMAR GOPALKUMAR,JAYSHREEBEN GOPALBHAI,SHALANKUMAR GOPALBHAI,MANOJKUMAR GOPALBHAI,NIRUBEN WD/O ZAVERBHAI JERAMBHAI PATEL,BIPINBHAI ZAVERBHAI PATEL,JAGRUTIBEN ZAVERBHAI PATEL,SUBHASHBHAI ZAVERBHAI PATEL,ICCHIBEN JERAMBHAI PATEL,RATANBEN JERAMBHAI PATEL	NOTICE SERVED BY DS,MS RENISHA R VYAS,MR UTKARSH R SHARMA
985	AO/76/2009	13/04/2009	RAMICHAL CONSUMERS CO.OP. SOCIETY (STORES),	MR YUSUFKHAN PATHAN	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	NOTICE SERVED,HL PATEL ADVOCATES
986	AO/77/2009	20/07/2009	WANKANER AUTOMOBILES,	MR VIMAL M PATEL	BHARAT PETROLEUM CORPORATION LTD,TERRITORY MANAGER, BHARAT PETROLEUM CORPORATION LTD	NOTICE SERVED BY DS,SINGHI & CO
987	AO/78/2009	11/8/2010	CHITRA ENGINEERS,,CHITRA MACHINARIES PVT LTD	MR. HARMISH K SHAH	CHITRA PHARMA MACHINARY,	MR AR GUPTA
988	AO/79/2009	30/11/2009	LALGAR @ LALO NARAYAN GOSWAMI,	MR ABHISHEK M MEHTA	JANI SHAILESHBHAI CHANDRAKANTBHAI,SHRIRAMBHAI KASHIRAMBHAI ANJANE	NOTICE UNSERVED,(MR CL SONI)
989	AO/80/2009	9/10/2009	BABARIA DEVELOPERS & ENGINEERS,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MAJUR SAHKARI BANK LTD, THRO' LIQUIDATOR, BALDEVBHAI ISHWAR,ALI ENTERPRISES	DS AFF.NOT FILED (N),MR DHARMESH V SHAH,MR HARSHADRAY A DAVE,MR HARDIK A DAVE
990	AO/81/2009	16/03/2009	HIMMATBHAI PARSOTTAMBHAI DHADUK,ARVINDBHAI GOVINDBHAI PATEL,RAJESHBHAI OGHADBHAI DHADUK	(MR HIREN R SHARMA)	NATVARLAL RATANJIBHAI PATEL,	
991	AO/82/2009	4/11/2009	BHADRESH H SHAH,SAMIR H SHAH	MR HS MUNSHAW	HIMMATBHAI VIRCHAND SHAH,	(MR MUKUL SINHA)
992	AO/83/2009	6/4/2009	DHIRUBHAI MANJIBHAI DAWARA,RAMESHBHAI MANJIBHAI DAWARA	MR PR NANAVATI	BHIKHUBHAI JAIRAMBHAI,AMRATBHAI LALLUBHAI RABARI	
993	AO/84/2009	9/3/2009	KANTILAL PURSHOTTAMDAS DAVE THRO' POA,	MR PANKAJ K SONI,MS RAKSHA S DIKSHIT	JYOTINDRA PURSHOTTAMDAS DAVE,DEEPAKBHAI PURSHOTTAMDAS DAVE,CHANDRIKABEN KIRITKUMAR BHATT,MEENABEN SHASHIKANT BHATT,SECRETARY SHARDA NAGAR CO-OP. HOUSING	
994	AO/85/2009	5/8/2010	ARVINDBHAI NANALAL SONI,	MR MEHUL SHARAD SHAH	NARPATSINH SADABHA JADEJA,MEGHJI MULJI CHANDE (HARIJAN),BHANJI MAGAN DAFDA,VISHRAM THARU GADHVI	(MR NV ANJARIA),MR SHIVANG M SHAH
995	AO/86/2009	29/06/2009	BHARATBHAI JIVRAJBHAI,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	CHAGANBHAI SAMABHAI,MOTIBHAI SAMABHAI,BIJALBHAI SAVABHAI,KAMLESHBHAI MITHABHAI,DUDHA SAMA,PRABHUDAS REVANDAS PRAJAPATI	NOTICE SERVED BY DS,MR KV SHELAT
996	AO/87/2009	1/5/2009	KOLI RAVJI GOKAL,	MS MAMTA R VYAS	JITENDRABHAI THAKARSHIBHAI PATEL,BHARATKUMAR THAKARSHIBHAI PATEL	MR ASHISH M DAGLI
997	AO/88/2009	24/08/2009	SURENDRANAGAR JILLA PANCHAYAT THROUGH EXECUTIVE ENGINEER,	MR GAURANG H BHATT	P V PATEL & CO,STATE OF GUJARAT THROUGH CHIEF SECRETARY	NOTICE SERVED,NOTICE SERVED BY DS,MR. D. P. KINARIWALA
998	AO/89/2009	9/3/2009	PARMINDER G MULTANI,	(MR RS TALREJA)	PRINCIPAL RAGHUNATH HINDI HIGHER,MANAGING TRUSTEE,DISTRICT EDUCATION OFFICER	
999	AO/90/2009	11/9/2009	BABUBHAI MANILAL PATEL,SHIVABHAI MANILAL PATEL,JITENDRA NATWARBHAI PRAJAPATI	MR KV SHELAT	BACHUBHAI BABABHAI CHAUHAN,AJITBHAI BACHUBHAI CHAUHAN,KAMLESHBHAI BACHUBHAI CHAUHAN,MAHESHBHAI BACHUBHAI CHAUHAN,REVABHAI GEBABHAI PATEL,GHEMARBHAI REVABHAI PATEL	(MR A J PATEL)

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1000	AO/91/2009	22/06/2009	GITABEN KAMLESHKUMAR THAKKAR,	MR RS SANJANWALA	GIRISHBHAI VASANTLAL THAKORE,DINESHBHAI VASANTLAL THAKORE,TARABEN WD/O VASANTBHAI SOMABHAI THAKORE,HANSABEN PRADIPKUMAR ARORA	
1001	AO/92/2009	22/06/2009	BHAGAJI CHATURJI THAKORE,	MR DHAVAL N VAKIL	SANJAYBHAI ANANDRAY BRAHMBHATT,ALKABEN SANJAYBHAI BRAHMBHATT,KETUBEN JITENDRABHAI BRAHMBHATT,JITENDRABHAI KANTILAL BRAHMBHATT,NARENDRAKUMAR MAHASING,JAYESHBHAI DHIRUBHAI THAKKAR,PRATIKBHAI .R. SHAH DIRECTOR OF SATARKA REAL	,MR DHAVAL P PATEL,MR BK BRAHMBHATT
1002	AO/93/2009	22/06/2009	DHRUV CAR PRIVATE LTD,	MR RS SANJANWALA	JAYSHRIBEN RAMESHBHAI BHATT,	MR DHAVAL D VYAS
1003	AO/94/2009	19/06/2009	SAFAL GALA REALITIES,	MR TUSHAR MEHTA	BALUBEN WD/O GABHAJI SURAJI,RAMESHJI GABHAJI,DAMODARBHAI MADHAVDAS,GOVINDBHAI MADHAVDAS,JAYANTIBHAI S/O MOHANBHAI MADHAVDAS,CHANDRAKANTBHAI S/O MOHANBHAI MADHAVDAS,HIRABEN W/O GOVINDBHAI MADHAVDAS,JAGDISHBHAI S/O GOVINDBHAI MADHAVDAS,KAILASBEN W/O DAMODARBHAI MADHAVDAS,RAJNIKANTBHAI S/O DAMODARBHAI MADHAVDAS,RELIEF CONSTRUCTION CO.	,MS TRUSHA K PATEL
1004	AO/95/2009	22/06/2009	BHUPENDRA BALUBHAI MEHTA,	MR PRAKASH K JANI	SAIYED BADRUDDING S/O SAIYED AMINUDDIN,HIRALAL JAMNADAS PAMNANI,RAMNATH SHYAM SURAT CHORALIYA	,MR VILAV K BHATIA
1005	AO/96/2009	6/7/2009	BAKULBHAI PAREKH,	MR BK DAMANI	M/S M M CLOTHING INC,SURAJ TALWADE PARTNER M/S M M CLOTHING INC.,M/S ARTEX APPARELS PVT LTD	,MR AR GUPTA
1006	AO/97/2009	24/03/2009	BAVA SOMBHARTHI JODHABARTHI,AMRATBHARTI SOMBHARTI BAVA,VISHNUBHARTI SOMBHARTI BAVA,DARIYABEN BABUBHARTHI WD/O BABUBHARTHI SOMBHARTHI,BHIKHIBEN D/O SOMBHARTHI JODHABHARTHI & WD/O REGVAR BAVA,LALIBEN D/O KALUGAR BAVA & D/O SHARDABEN D/O DECD SOMBHARTHI	MR MEHUL H RATHOD	ATIT SHIVGIRI JAGATGIRI (BAVA),	
1007	AO/98/2009	13/05/2009	KALPANA VIJAYBHAI PATEL,VIJAYBHAI HASMUKHBHAI PATEL	(MR AJ SHASTRI)	JAGDISHPRASAD MIRUMAL JAIN HUF POA OF PARSHRAM JAGDISHPRASAD,JAGDISHPRASAD MIRUMAL JAIN,AJAYKUMAR JAGDISHPRASAD JAIN,CHANDBAI JAGDISHPRASAD JAIN,SANDIPKUMAR SURENDRAKUMAR JAIN,DIPAKKUMAR SURENDRAKUMAR JAIN,NAYNABEN N DESAI,NIMISH J DESAI,PUSHAVATI SURENDRAKUMAR JAIN	,MR AMIT V THAKKAR
1008	AO/99/2009	22/06/2009	AMAD NOORMAMAD MADKIA,KADAR NOORMAMAD MADKIA,YUSUF NOORMAMAD MADKIA,RAFIK NOORMAMAD MADKIA,MARIYAMBEN W/O NOORMAMAD,AYUB MUSA MADKIA,FARUK MUSA MADKIA,VAHAB MUSA MADKIA,RAFIK MUSA MADKIA,VAHIDA MUSA MADKIA,HANIF MUSA MADKIA,HAVABAI MUSA MADKIA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GHANCHI ISMAL HASHAN MADKIA,GHANCHI KADAR HASHAN MADKIA,GHANCHI JAMILA HASHAN MADKIA,GHANCHI RAFIK HASHAN MADKIA,GHANCHI HAFIZA HASHAN MADKIA,GHANCHI BASHIR HASHAN MADKIA,GHANCHI MUSTAK HASAHN MADKIA,GHANCHI ZAKIR HASHAN MADKIA,GHANCHI KASAM JUMA,BHAVESH ARSIBHAI KANDORIA	,MR NIRAV C THAKKAR,MR VIJAY H NANGESH
1009	AO/100/2009	14/07/2010	LALLUBHAI SABHAI CHAUHAN SINCE DECEASED THROUGH HEIRS,KESHAVBHAI LALLUBHAI CHAUHAN,CHHATRASANG LALLUBHAI CHAUHAN,JADDABEN LALLUBHAI CHAUHAN,JASODABEN LALLUBHAI CHAUHAN,MAGANBHAI LALLUBHAI CHAUHAN	MR JIGAR P RAVAL	RAVJIBHAI NATHABHAI PATEL,REVABHAI BHAIBHAI BHARWAD	NOTICE SERVED BY DS,MR MTM HAKIM

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1010	AO/101/2009	16/03/2009	RAVJIBHAI MOHANBHAI PATEL,	MR DEEP D VYAS	IQBAL MOHAMMADBANU @ KAPTAN,FIROZ KASAM KAPTAN,MOHAMMAD HASAN PATEL,PANCHABHAI DUDABHAI DUDHAT,SANJAYKUMAR GORDHANBHAI PATEL,LABHUBEN GORDHANBHAI PATEL,GORDHANBHAI MANJIBHAI PATEL,KANTILAL LALLUBHAI PATEL,LABHUBEN PANCHABHAI PATEL,KAJALBEN SANJAYBHAI PATEL	,MR JA ADESHRA,MR ZUBIN F BHARDA
1011	AO/102/2009	21/04/2009	ANILKUMAR RATILAL KACHHADIA,	MRS KETTY A MEHTA	DINESHBHAI RANCHHODBHAI PATEL,BABUBHAI HIRACHAND SHAH,HAJABHAI JETHABHAI BHARWAD,GUNVANTLAL @ JASHWANTBHAI ISHWARBHAI PATEL	DS AFF.NOT FILED (N),MR RC KAKKAD,MR YATIN SONI,MR JS RATHOD,MR NV GANDHI
1012	AO/103/2009	24/03/2009	SATISHBHAI HARSHADBHAI PATEL,	VIRAL K SHAH	JAGDISH HARIRAM,VISHABEN JAGDISHBHAI	MR GULSHAN N NASHA
1013	AO/104/2009	16/03/2009	NAVIN PUNAMCHANDRA SHAH,	MR R E VARIAVA	NAVSARI PEOPLE'S CO-OP. BANK LTD,BIRLA GLOBAL FINANCE,DHIREN PLASTICS,GUJARAT STATE FINANCE CORPORATION,PARAS BEWARAGES PVT.LTD.,PARAS MARKETING SERVICES,JASVANTBHAI VELSIBHAI SHAH,SMT.JAGRUTIBEN JASHWANTBHAI SHAH	
1014	AO/105/2009	20/02/2014	MANUBHAI VADILAL PATEL,	MR PUSHPADATTA VYAS	KANJIBHAI GANESHBHAI PRAJAPATI,BALDEVBHAI DAHYABHAI PATEL,NILESHBHAI BALDEVBHAI PATEL	NOTICE SERVED,MS MAMTA R VYAS,MR MA SAIYAD,MR YOGEN N PANDYA
1015	AO/106/2009	8/3/2010	TRISHULAM CO-OPERATIVE HOUSING SOCIETY LIMITED,	MR ASHISH H SHAH	CHIMANL @ CHIMANJI FULAJI,	MR DR BHATT
1016	AO/107/2009	29/04/2009	M/S J B R NIRMAN PVT LTD,	MR KC TRIVEDI	RUCHA CO-OP. HOUSING SOCIETY LTD, THRO CHAIRMAN - NILAMBAR,BINABEN SALIMBHAI SHAH,SALIMBHAI PARMANAND SHAH,BHUDARLAL KESHAVLAL THAKKAR,JAGDISHBHAI TRIBHOVANDAS THAKKAR,NILAMBAR G JOSHI,MADHVIBEN NILAMBAR JOSHI,HARSHADBHAI MOTIBHAI THAKKAR,HARISHBHAI H THAKKAR,BHAUMIKBHAI H THAKKAR,BUDDISHBHAI MANILAL MODI,PRASHANTBHAI BUDDISHBHAI MODI,RAMILABEN BUDDISHBHAI MODI,GUNWANTBHAI BHUDARLAL THAKKAR,DIVYESHBHAI BABULAL SHAH,JAYESHBHAI MANUBHAI PATEL,ATULBHAI MANUBHAI PATEL,KALPNABEN JITENDRABHAI DOSHI,JITENDRABHAI JAMNADAS DOSHI,AUDA,AHMEDABAD MUNICIPAL CORPORATION,COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,(MR SUDHANSHU S PATEL),MR MEHUL SHARAD SHAH
1017	AO/108/2009	12/10/2010	TALOD GRUH UDHYOG,	MR. D. P. KINARIWALA	BAHUCHAR GRUH UDYOG,	NOTICE SERVED,MR AKSHAY A VAKIL
1018	AO/109/2009	22/06/2009	KESHAJI MOTAJI THAKOR,SHARDABEN KESHAJI THAKORE WD/O KESHAJI MOTAJI THAKOR,DINESH KESHAJI THAKORE,DHULAJI VIRMAJI THAKOR,MATHURJI DHULAJI THAKOR,BABUJI CHATURJI THAKOR,RAMESHJI DAHYAJI THAKOR,KALIBEN DAHYAJI THAKOR D/O DAHYAJI DHULAJI THAKOR,MANCHIBEN BALDEVJI THAKOR WD/O BALDEVJI DAHYAJI THAKOR,KANUJI SHANAJI THAKOR,VINUJI SHANAJI THAKOR,SUNIBEN SHANAJI THAKOR D/O SHANAJI DHULAJI THAKOR,KOKILABEN SHANAJI THAKOR D/O SHANAJI DHULAJI THAKOR,GAURIBEN SHANAJI THAKOR D/O SHANAJI DHULAJI THAKOR,GALAJI BHULAJI THAKOR,CHANCHALBEN GALAJI THAKOR WD/O GALAJI BHULAJI THAKOR,KIRANBEN GALAJI THAKOR D/O GALAJI BHULAJI THAKOR,VINUBEN GALAJI THAKOR D/O GALAJI BHULAJI THAKOR	MR VIMAL M PATEL	RAMANJI MOTAJI THAKOR,SAJJANBEN MOTAJI THAKOR D/O MOTAJI FATAJI THAKOR,KHODAJI MANSINGJI THAKOR,BALDEVJI MANSINGJI THAKOR,KESARBEN MANSINGJI THAKOR D/O MANSINGJI FATAJI THAKOR,JIVATBEN SOMAJI THAKOR WD/O SOMAJI MOTAJI THAKOR,KALIBEN SOMAJI THAKOR D/O SOMAJI MOTAJI THAKOR,KESARBEN RAICHAND THAKOR WD/O RAICHAND MOTAJI THAKOR,BALVANTBHAI RAICHAND THAKOR,ROHITJI RAICHAND THAKOR,BABUJI ASHAJI THAKOR,DASHRATHJI ASHAJI THAKOR,POPATJI ASHAJI THAKOR,BIBIBEN ASHAJI THAKOR D/O ASHAJI MOTAJI THAKOR,HIRABEN ASHAJI THAKOR D/O ASHAJI MOTAJI THAKOR,SHANTABEN KALAJI THAKOR WD/O KALAJI SOMAJI THAKOR,VIJAY HATHISING SHAH,KAMLINI VIJAYBHAI SHAH,JIGEN HARSHVARDHAN SHAH	,MR SHALIN N MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1019	AO/110/2009	22/06/2009	SHANTABEN D/O DEVABHAI LALLUBHAI SOLANKI,SAVITABEN D/O DEVABHAI LALLUBHAI SOLANKI	MR VISHWAS K SHAH	STATE OF GUJARAT,COMPETENET AUTHORITY & ADDITIONAL COLLECTOR	
1020	AO/111/2009	24/06/2009	DILIPKUMAR KANTILAL PATEL,PANKAJ THAKORBHAI SURTI	MR UTPAL M PANCHAL	PARBHUBHAI @ CHHANABHAI DULLABHBHAI PATEL,DAHIBEN W/O PARBHUBHAI @ CHHANABHAI DULLABHBHAI PATEL,SURESHBHAI PARBHUBHAI PATEL,KALPESHBHAI PARBHUBHAI PATEL,RANJANBEN ISHWARBHAI PATEL D/O PARBHUBHAI DULLABHBHAI PATEL,RASILABEN RAMANBHAI PATEL D/O PARBHUBHAI DULLABHBHAI PATEL,LAXMIBEN THAKORBHAI PATEL,GORDHANBHAI ZAVERBHAI MORADIYA,DHARMASHIBHAI HARJIBHAI KANKOTIYA,LAVJIBHAI GANESHBHAI,NARANBHAI HIRJIBHAI MIYANI,JAYESHBHAI GORDHANBHAI KAKADIYA,HEMABEN WD/O JAGDISHBHAI PARBHUBHAI PATEL,HEMANSHU SURESHBHAI PATEL	
1021	AO/112/2009	14/05/2009	SHEETAL APARTMENT OWNERS ASSOCIATION,ASHOKBHAI KALIDAS GANDHI,ANILABEN ASHOKBHAI GANDHI	MR AMIT V THAKKAR	TEJPAL HAJARILAL VERMA,SAROJBEN DINESHCHANDRA VERMA,DINESHCHANDRA HAJARILAL VERMA,KUSUMBEN TEJPAL VERMA,HARISHBHAI TEJPAL VERMA,VISNUBHAI AGRAWAL,RAJIVKUMAR BANSAL,RAJIV VYAS,RADHESHYAM KANERIYA,PRAKASHBHAI GUDHANI,SUSHILABEN KANERIYA,PREMLATABEN BANSAL,GANESH P GOYANKA,OMPRAKASH G AGRAWAL,SAVITRIDEVI TIBREVAL,SANTOSH SIMADEVI AGRAWAL,SANGITADEVI TIBREVAL,GHANSHYAMBHAI SHERSALLIVALA,SANJAYBHAI SHARAF,KUSUMBEN BANTHIYA,UMEDIJAY CHHAJAR,MOHIT BANTHIYA	
1022	AO/113/2009	22/06/2009	MANOJ BABULAL ANKLESHWARIYA,	MR JR SHAH	SHANTABEN RAMANBHAI PATEL,BALKRUSHNA RAMANBHAI PATEL,ARJUNBHAI DHARMSHIBHAI DESAI	
1023	AO/114/2009	22/06/2009	KHALIL AHMAD JAFARMIYA,KADIR AHMAD JAFARMIYA SHAIKH,KULSAMBIBI JAFARMIYA,AHMADBIBI D/O JAFARMIYA MOSAMMIYA,YUNUS AHMAD JAFARMIYA,RAZIABANU WD/O MANZUR AHMAD,FASIH AHMAD JAFARMIYA,HALIMABIBI JAFARMIYA,RAOOF AHMAD JAFARMIYA,NAZMABIBI JAFARMIYA	MR BHARAT JANI	RATILAL MAGANLAL DESAI,MAHENDRABHAI DHIRUBHAI NAIK,AMULBHAI DHIRUBHAI NAIK,RAMILABEN D/O DHIRUBHAI NICHHABHAI,MUMTAZBEN WD/O BASHEER AHMAD JAFARMIYA,RIYAZ AHMAD BASHEER AHMAD,SHAKEEL AHMAD BASHEER AHMAD,SHABBIR AHMAD JAFARMIYA,AASHIYA MANZUR AHMAD,KHALIL AHMAD NAZAIR AHMAD,FAZAL MAHMOOD LALMIYA,SAJJIDKHAN AZIZKHAN PATAN,VAJIKHAN AZIZKHAN PATAN,SARIFABIBI LALMIYA,SHAHENABIBI LALMIYA,SAHEDABIBI LALMIYA,SALIMABIBI LALMIYA,BILKISHBHANU LALMIYA,DILSADBHANU LALMIYA,MEHMOODBIBI JAFARMIYA,NISHAR AHMADKHAN ABDUL HAMIDKHAN	
1024	AO/115/2009	10/7/2012	MANIBEN D/O CHHANIYABHAI JIVANBHAI,	MR MANAN A SHAH	MOHANBHAI CHHANABHAI PATEL,DAHIBEN W/O MOHANBHAI PATEL,PUSHPABEN MOHANBHAI PATEL,NARESHBHAI MOHANBHAI PATEL,VINABEN MOHANBHAI PATEL,NARMADABEN MOHANBHAI,JENTILAL MOHANBHAI PATEL,SUMANBEN MOHANBHAI,RAMESHBHAI MOHANBHAI PATEL,LAGDHIRBHAI LAXMANBHAI RAJPUT,LAXMANBHAI KALABHAI RAJPUT	UNSERVED EXPIRED (N),RULE UNSERVED,(MR PRAFUL J BHATT),MR GI DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1025	AO/116/2009	16/04/2014	INDIA INFOLINE LIMITED, A/301 & A/302, 3RD FLOOR, PELICAN,R VENKATARAMAN, EXECUTIVE DIRECTOR,MAHESH @ MAHENDRA PRAJAPATI, AREA MANAGER (GUJARAT),JASWANTBHAI VALAND, MANAGER, INDIA INFOLINE LTD,KAMLESHBHAI PRAJAPATI, TERRITORY MANAGER	MR YH MOTIRAMANI	KISHOR BABUBHAI PATEL,BAKUL BABUBHAI PATEL	(MR MB GANDHI),MR MEHUL S SHAH,(MR SURESHM SHAH),MRS TRUSHA M GANDHI,MR CHINMAY M GANDHI
1026	AO/117/2009	7/9/2009	AJAY FATESINH TAHKUR,	MR ADIL R MIRZA	RANDHIR M GHOGHARI,	MR DHAVAL D VYAS
1027	AO/118/2009	26/10/2009	PHONOGRAPHIC PERFORMANCE LTD,	MR DHAVAL M BAROT	CAMA HOTELS LIMITED,JAHANGIR R CAMA,INDER HOTELS PVT LTD,INDER RESIDENCY HOTEL,SUN N SILVER INN PVT LTD,COMFORT INN PRESIDENT	
1028	AO/119/2009	7/9/2009	ZALA MULSHANKAR HANSRAJ,	(MR NV ANJARIA)	ARUNKUMAR LILADHAR THAKKAR,ZALA NAROTTAM HANSRAJ,THAKKAR CHANDRAKANT KARSANDAS	,MR BS PATEL
1029	AO/120/2009	6/5/2009	OSHO VENTURES FZE,	MR RAVI KARNAVAT	VISHNUBHAI PATEL,SADBHAV ENGINEERING LIMITED,OCEAN BRIGHT CORPORATION LTD, REG.OFFICE AT FLAT D, 2ND FLOR	RULE SERVED,MRS SANGEETA N PAHWA
1030	AO/121/2009	13/11/2009	RASIKLAL JASUBHAI BHATT, TAX CONSULTANT, OFFICE AT 16/1,,	M/S PATEL ADVOCATES	VISHNUPRASAD JAIDEVPRASAD UPADHYAY,STATE BANK OF BIKANER & JAIPUR	,NOTICE SERVED BY DS
1031	AO/122/2009	17/08/2009	AMRATBHAI MOHANLAL THAKKAR,SAROJBA WD/O AMRATBHAI MOHANLAL THAKKAR,VIJAYKUMAR AMRATLAL THAKKAR,VIRENDRA AMRATLAL THAKKAR,MANISH MOTILAL PARMAR	(MR MB GANDHI),MR CHINMAY M GANDHI	MANOJ SINDHI,PRADIP LACHANI,MURLIBHAI SINDHI,MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD	MR MRUGEN K PUROHIT,HL PATEL ADVOCATES
1032	AO/123/2009	17/08/2009	AMRATBHAI MOHANLAL THAKKAR,SAROJBA WD/O AMRATBHAI MOHANLAL THAKKAR,VIJAYKUMAR AMRATLAL THAKKAR,VIRENDRA AMRATLAL THAKKAR,MANISH MOTILAL PARMAR	(MR MB GANDHI),MR CHINMAY M GANDHI	MANOJ SINDHI,PRADIP LACHANI,MURLIBHAI SINDHI,MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD	MR MRUGEN K PUROHIT,HL PATEL ADVOCATES
1033	AO/124/2009	12/8/2010	DHIRAJLAL VALJIBHAI THAKKER,RAVJI KHIMJI VEKARIYA,GADHVI SHAMLABHAI MANSIBHAI KANANI	(MR MAULIK J SHELAT)	RAJESHBHAI DILIPBHAI THAKKER,	(MR SURESHM SHAH)
1034	AO/125/2009	12/11/2009	ASHOK AMARSHIBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	GUJARAT STATE FINANCIAL CORPORATION, THRO MANAGING DIRECTOR,REGIONAL MANAGER, GUJARAT STATE FINANCIAL CORPORATION,VIVEKANAND FOUNDRY, OWNER, ATULKUMAR LABHSHANKAR RAJYAGURU,JAYESHBHAI AMARSIBHAI PATEL	NOTICE SERVED BY DS,NOTICE UNSERVED,(MR SANDEEP N BHATT)
1035	AO/126/2009	30/03/2009	KIRTIBHAI VA;JIBHAI PRAJAPATI,	MR MA KHARADI	DHARMISHTHABEN JITENDRAKUMAR PATEL,DEVRAJBHAI VALJIBHAI PIPALIYA,THAKOREBHAI PARSHOTTAMBHAI PATEL,ISHVERBHAI PARSHOTTAMBHAI PATEL,RITESH MADHUSUDAN KATARGAMWALA	,MR VILAV K BHATIA,MS RENISHA R VYAS
1036	AO/127/2009	2/12/2009	KAILASHBEN GUNVANTLAL THAKKER,KAMAL SATISCHANDRA THAKKER,AMIN VISHAL PRAMUKHBHAI,AMIN HARSHADKUMAR RAMANLAL	MR ANIP A GANDHI	M/S DEEPAK OIL MILLS,DEEPAK PROTEINS PRIVATE LIMITED,SATISHCHANDRA P THAKKER,DHAVAL G THAKKER	MR YJ TRIVEDI,MR TEJAS P SATTA
1037	AO/128/2009	2/12/2009	DEEPAK PROTEINS PRIVATE LIMITED,SATISHCHANDERA P THAKKER,DHAVAL G THAKKER	MR TEJAS P SATTA	M/S DEEPAK OIL MILLS,KAILASHBEN GUNVANTLAL THAKKER,KAMAL SATISCHANDRA THAKKER,AMIN VISHAL PRAMUKHBHAI,AMIN HARSHADKUMAR RAMANLAL	MR YJ TRIVEDI,MR ANIP A GANDHI
1038	AO/129/2009	29/04/2009	JAYVIJAY KISHORESINH CHAUHAN,CHHAGANBHAI HARIBHAI PATEL,SANJUBHAI HARIBHAI PATEL	MR MC BHATT	KANCHANLAL AMBALAL TAMBOLI,HEIRS & LEGAL REPRESENTATIVE OF DECEASED VITHALBHAI CHHAGAN,BHAILALBHAI VITHALBHAI TAMBOLI,CHANDRAKANT VITHALBHAI TAMBOLI,ARUNBHAI VITHALBHAI TAMBOLI,LALBHAI VITHALBHAI TAMBOLI,JIVIBEN WD/O VITHALBHAI CHHAGANBHAI TAMBOLI,PARIKH ASSOCIATES, THRO PARTNER, KISHOREBHAI KRISHNALAL	,NOTICE SERVED BY DS,MR NILESH A PANDYA,(MR PRABHAV A MEHTA),MR YV VAGHELA

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1039	AO/130/2009	29/12/2009	SHARDABEN VASANTBHAI DHANKI,	MR GAURAV K MEHTA	GIRISHBHAI VASANTBHAI DHANKI,KAILASHBHAI VASANTBHAI DHANKI,BHAVNABEN VASANTBHAI DHANKI W/O NITNBHAI JOSHI,SADHANABEN VASANTBHAI DHANKI W/O MAHESHBHAI KAPTA,SANDHYABEN VASANTBHAI DHANKI W/O KAUSHIKKUMAR ACHARYA,HEAD POST MASTER,RAMNIKLAL RAVJIBHAI KOTECHA	NOTICE SERVED BY DS,(MR BD KARIA),MR AS ASTHAVADI
1040	AO/131/2009	26/06/2009	RAMESHBHAI MANJIBHAI DAVRA,DHIRUBHAI MANJIBHAI DAVRA	MR TUSHAR MEHTA	NAGJIBHAI KANJIBHAI PATEL,VALLABHBHAI ARJANBHAI PATEL,RATIBHAI PARBATBHAI MATARIYA,BABUBHAI KANJIBHAI PATEL	,MS VARSHA BRAHMBHATT
1041	AO/132/2009	6/11/2009	DHIRENKUMAR LALBHAI SHAH,	MR DIPAK R DAVE	VIJAYBHAI LAXMANBHAI DESAI,PRADIPBHAI MANSUKHLAL,DIVYESH PRADIPKUMAR,GITABEN PRADIPKUMAR,BOBI PRADIPKUMAR,MAHENDRAKUMAR MANSUKHLAL,BHARATBHAI MANSUKHLAL,RAJU RAMANLAL,CHANDRIKABEN NATWARLAL,MITESH NATWARLAL,KAMLABEN MANSUKHLAL,MANJULABEN WD/O RAMANLAL MANSUKHLAL,SUSHILABEN MANSUKHLAL,RAMILABEN MANSUKHLAL,BALDEVBHAI RAMABHAI	NOTICE SERVED,NOTICE UNSERVED,RULE SERVED,MR ASHISH H SHAH
1042	AO/133/2009	24/04/2009	NEON LABORATORIES LIMITED,	MR YJ TRIVEDI	ORNATE PHARMA PVT LTD,	(MR RR SHAH)
1043	AO/134/2009	19/06/2009	VIMAL BHAYLABHAI GAJIPARA,	MR NIRAV C THAKKAR	MANSINH J MORI,	NOTICE SERVED BY DS,MR PS CHAMPANERI
1044	AO/135/2009	13/04/2009	CHIRAG SYNTHETICS MILLS PRIVATE LIMITED, THRO' AUTHORISED,	MR KV SHELAT	LAXMANDAS TULSIRAM NAIYAR,VINAYKUMAR GYANCHAND JAIN,MANISHKUMAR GYANCHAND JAIN,CHAIRMAN / SECRETARY, THE AHMEDABAD MASKTI CLOTH DEALERS	
1045	AO/136/2009	5/5/2009	CADILA HEALTHCARE LTD,	SINGHI & CO	AURBINDO PHARMA LTD,ARGUS, A DIVISION OF AURBINDO PHARMA LTD BY THE MADRAS	,DR RAJESH H ACHARYA
1046	AO/137/2009	18/04/2009	MEENABEN MAHESHBHAI PARMAR,JITENDRA MOHANLAL PARMAR,DHANIBEN KHEMABHAI PARMAR	MS SHUBHRA ALMOULA	JAGDISHBHAI SHANKARBHAI VORA,GUJARAT HOUSING BOARD	,MR ASHOK N PARMAR
1047	AO/138/2009	18/04/2009	SOMABHAI DEVCHANDBHAI PRAJAPATI,	MR JITENDRA M PATEL	MAFATLAL NARANBHAI PRAJAPATI,MANGUBEN WD/O MAFATLAL NARANBHAI PRAJAPATI,MAHESHBHAI MAFATLAL PRAJAPATI,BHARATBHAI MAFATLAL PRAJAPATI,BALVANTBHAI MAFATBHAI PRAJAPATI,ASHWINBHAI MAFATLAL PRAJAPATI,MINABEN D/O MAFATLAL NARANBHAI PRAJAPATI,USHABEN D/O MAFATLAL NARANBHAI PRAJAPATI,NATWARLAL NARANBHAI PRAJAPATI,PANKAJBHAI NATWARLAL PRAJAPATI,MUKESHBHAI NATWARLAL PRAJAPATI,HARESHBHAI NATWARLAL PRAJAPATI,RAMABHAI NARANBHAI PRAJAPATI,MADHUBEN W/O RAMABHAI NARANBHAI PRAJAPATI,SHAILESH @ RAJESHBHAI RAMABHAI,ASHOKBHAI RAMABHAI PRAJAPATI,BHARTIBEN RAMABHAI NARANBHAI PRAJAPATI,KOKILABEN D/O RAMABHAI NARANBHAI PRAJAPATI,DHRUVKUMAR MAHESHBHAI OZA,ZEEL MAHESHBHAI OZA,SURESHBHAI NARANBHAI PRAJAPATI	

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1048	AO/139/2009	20/04/2009	GAFULBHAI BHAIJIBHAI GHANCHI (MITHANI),	MR PY DIVYESHVAR	GHANCHI JEVABHAI BHAIJIBHAI MITHANI,GHANCHI HASAMBHAI JEVABHAI MITHANI,GHANCHI HAJUBEN JEVABHAI MITHANI,GHANCHI MOHAMADBHAI JIVABHAI MITHANI,GHANCHI JUBEDABEN JEVABHAI MITHANI,GHANCHI RAHIMBHAI JEVABHAI MITHANI,GHANCHI RASIDABEN JEVABHAI MITHANI,STATE OF GUJARAT,MAMLATDAR (JASDAN),SUB-REGISTRAR,GHANCHI HALUBEN BHAIJIBHAI MITHANI WD/O ISMAILEBHAI TAJABHAI,DIPAKBHAI JAGUBHAI GIDA	,MR AMAR D MITHANI
1049	AO/140/2009	20/04/2009	GAFULBHAI BHAIJIBHAI GHANCHI (MITHANI),	MR PY DIVYESHVAR	GHANCHI JEVABHAI BHAIJIBHAI MITHANI,GHANCHI HAJUBEN JEVABHAI MITHANI,GHANCHI HASAMBHAI JEVABHAI MITHANI,GHANCHI MOHAMADBHAI JIVABHAI MITHANI,GHANCHI RAHIMBHAI JEVABHAI MITHANI,GHANCHI RASIDABEN JEVABHAI MITHANI,GHANCHI JUBEDABEN JEVABHAI MITHANI	,MR AMAR D MITHANI
1050	AO/141/2009	20/04/2009	PRADIPBHAI MANSUKHLAL SHAH,	(MR BS BRAHMBHATT)	VIJAYBHAI LAKSHMANBHAI DESAI,HARIBHAI DEVRAMBHAI,RUPESH HARIBHAI	,MR ASHISH H SHAH
1051	AO/142/2009	20/04/2009	MOIZUDDIN SHAMSUDDIN KADRI,SARDARBIBI MOIZUDDIN KADRI,FARKHUNDA MOIZUDDIN KADRI,ARSHIYA MOIZUDDIN KADRI,SADIYABANU MOIZUDDIN KADRI	MR MTM HAKIM	SHAMIM AHMED AHMEDMIYA PEERZADA,NIMABEN VINODKUMAR GOR,BADAMIYA MIYASAHEB PEERZADA	
1052	AO/143/2009	23/06/2009	SHRI NILKANTH MAHADEV TRUST,HATHISINH DHIRUJI RATHOD,BHANUPRASAD JAISHANKAR TRIVEDI	MR BHARAT R PANDYA	SHRI BHARTI PULP & PAPER PRODUCTS LTD,PUSHKAR INDUSTRIES CO-OP. HOU. SOC. (PROPOSED),,IDEAL SHEET METAL INDUSTRIES,CHARITY COMMISSIONER, GUJARAT STATE	,MR CG SHARMA
1053	AO/144/2009	29/06/2009	ARVINDBHAI VAGHJIBHAI PATEL,	(MR VM PANCHOLI)	CHAMPABEN PRAHLADBHAI PATEL & (EXPIRED) PURNIMABEN PRAHLAD,	MR BS PATEL
1054	AO/145/2009	26/06/2009	NAJABHAI GANDABHAI THROUGH HEIRS,RAIYA NAJABHAI KAROTRA,GALLALBHAI NAJABHAI KAROTRA,KRAMANBHAI GANDABHAI KAROTRA,DEVRAKHI GANDABHAI KAROTRA,NARANBHAI GANDABHAI KAROTRA	MR VIJAY H NANGESH	MOTI MARAD GRAM PANCHAYAT,	
1055	AO/146/2009	26/06/2009	PACHABHAI GAVABHAI THROUGH HEIRS,DESURBHAI PANCHABHAI THRO'HEIR BHIKHABHAI DESURBHAI KAROTRA,SAJANBHAI PANCHABHAI KAROTRA,MULUBHAI PANCHABHAI KAROTRA,RAMABHAI GAVABHAI THROUGH HEIR,THEBABHAI GAVABHAI THROUGH HEIRS,HARDASBHAI THEBABHAI KAROTRA,AMARABHAI THEBABHAI KAROTRA,SUDABHAI GAVABHAI THROUGH HEIRS,NATHUBHAI SUDABHAIBHAI KAROTRA,GIGANBHAI SUDABHAIBHAI KAROTRA,THOBANBHAI SUDABHAIBHAI KAROTRA,UKABHAI SUDABHAIBHAI KAROTRA	MR VIJAY H NANGESH	MOTI MARAD GRAM PANCHAYAT,	
1056	AO/147/2009	26/06/2009	SARMANBHAI BHAVANBHAI THROUGH HEIRS,GOGAN SARMANBHAI KAROTRA,MASHRIBHAI SARMANBHAI KAROTRA	MR VIJAY H NANGESH	MOTI MARAD GRAM PANCHAYAT,	
1057	AO/148/2009	26/06/2009	KHODA DOSA & CHANA DOSA THROUGH HEIRS,GOGAN CHANABHAI KAROTRA,KAMA GOGANBHAI KOROTRA,BHAVANJIBHAI GOGANBHAI KAROTRA,NARANBHAI GOGANBHAI KAROTRA	MR VIJAY H NANGESH	MOTI MARAD GRAM PANCHAYAT,	

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1058	AO/149/2009	26/06/2009	HADA RAMA THROUGH HEIRS,BHAGABHAI HADABHAI KAROTRA,CHAKUBHAI HADABHAI KAROTRA,PUNJABHAI RAMABHAI THROUGH HEIRS,SAMATBHAI PUNJABHAI KAROTRA,THOBANBHAI PUNJABHAI KAROTRA,KESHABHAI PUNJABHAI KAROTRA,BHIMABHAI PUNJABHAI KAROTRA,NARANBHAI RAMABHAI THROUGH HEIRS,SAJANBHAI NARANBHAI KAROTRA,VIRABHAI NARANBHAI KAROTRA,NATHUBHAI NARANBHAI KAROTRA	MR VIJAY H NANGESH	MOTI MARAD GRAM PANCHAYAT,	
1059	AO/150/2009	29/03/2010	MCFILLS ENTERPRISES PRIVATE LIMITED, REGISTERED OFFICE AT,RAMESHCHANDRA S PATEL,MANISH R PATEL	MR DC DAVE	URMIN PRODUCTS PRIVATE LIMITED,	MR RAHUL K PANDYA
1060	AO/151/2009	27/04/2009	SUKHABHAI BHANABHAI,BUDHABHAI BHANABHAI,MANGABHAI BHANABHAI,KESHVJIBHAI VALLABHBHAI	MR YM THAKKAR	SANTABEN HARIBHAI WD/O.HARIBHAI MAGANBHAI,ARUNABEN D/O. HARIBHAI MAGAN-BHAI,DILIPBHAI S/O. HARIBHAI MAGANBHAI,KAMLESHBHAI S/O. HARIBHAI MAGANBHAI,JITENDRABHAI S/O. HARIBHAI MAGANBHAI,JAYESHBHAI S/O. HARIBHAI MAGANBHAI,ANSUYABEN HASMUKHBHAI,AJAYKUMAR HASMUKHABHAI VASI,DARSHANABEN HASMUKHBHAI VASI,PANKAJKUMAR HASMUKHBHAI VASI	MR VILAV K BHATIA
1061	AO/152/2009	27/04/2009	SUKHABHAI BHANABHAI,BUDHABHAI BHANABHAI,MANGABHAI BHANABHAI,KESHVJIBHAI VALLABHBHAI	MR YM THAKKAR	JAYESHBHAI S/O HARIBHAI MAGANBHAI & POA OF BHANUBHAI,ANSUYABEN HASMUKHBHAI VASI,AJAYKUMAR HASMUKHBHAI VASI,DARSHNABEN HASMUKHBHAI VASI,PANKAJKUMAR HASMUKHBHAI VASI	MR VILAV K BHATIA
1062	AO/153/2009	13/05/2009	AHMEDABAD MUNICIPAL CORPORATION,	(MR RITESH K SONI)	LEGAL HEIRS OF DECEASED DHANJIBHAI DUNGARBHAI &,	MR DHARMESH V SHAH
1063	AO/154/2009	11/5/2009	SHAKTI TRADERS, THRO PROPRIATOR, DAVINDER KUMAR AGGARWAL S/O,	MR PM LAKHANI,MRS R P LAKHANI	NIMA MARKETING ENTERPRISES,	MR GAURAV S MATHUR
1064	AO/155/2009	6/5/2009	ANANDKUMAR CHIMANLAL MODI,	MR JB DASTOOR	CHAIRMAN, LALITBHAI PATEL,IDEA CELLULAR LTD	NOTICE SERVED,NOTICE SERVED BY DS,MR BHARAT JANI
1065	AO/156/2009	6/7/2009	KANCHANBEN BACHUBHAI SHAH WD/OBACHUBHAI SAMALDAS SHAH,FALGUNIBEN VIJAYKUMAR MODI D/OBACHUBHAI SHAH WD/O VIJAYKUMAR	DELETED,MS AMI N BHATT	NIRMALABEN WD/O BACHUBHAI SHAH,SHRIPAL BACHUBHAI SHAH,JAYESH BACHUBHAI SHAH,RITABEN RAJENDRAKUMAR SHAH,ASHABEN MUKESHKUMAR SHAH	
1066	AO/157/2009	27/04/2009	YOGESH AMARSINGH RATHOD,	MR NEHAL R JOSHI	KANTILAL MAFATLAL,JADIBEN MAFATLAL,CHIMANLAL MAFATLAL,BABUBHAI PRAJAPATI,KANUBHAI DESAI	
1067	AO/160/2009	28/04/2009	SARVASHAKTI AUTO,	MR JR SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
1068	AO/161/2009	28/04/2009	AMITBHAI MAHENDRABHAI POWER OF ATTORNEY OF MAHENDRABHAI,	MR JR SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
1069	AO/162/2009	28/04/2009	DHARMASIBHAI SARTANBHAI DESAI,	MR JR SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
1070	AO/163/2009	28/04/2009	SHANTI AUTO INDUSTRIES, GURUJANSINH DARSHANSING MULTANI,	MR JR SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
1071	AO/164/2009	28/04/2009	SAIBABA GENERAL STORES, OWNER MODI BABUBHAI MOHANBHAI,	MR JR SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
1072	AO/165/2009	1/5/2009	DHIRAJBHAI KARSANBHAI VADODARIA,	MR PR NANAVATI	LEGAL HEIRS & REPRESENTATIVE OF PARSHOTTAMBHAI BHOLABHAI,MANIBEN BHOLABHAI PATEL,KANTABEN BHOLABHAI PATEL,VIMLABEN BHOLABHAI PATEL,JITENDRAKUMAR PARSHOTTAMBHAI PATEL,RAJENDRAKUMAR PARSHOTTAMBHAI PATEL,KOKILABEN PARSHOTTAMBHAI PATEL,ASHOKBHAI BHAVANBHAI PATEL,MINABEN ASHOKBHAI PATEL,PARKLAND COOPERATIVE HOUSING SOC. LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1073	AO/166/2009	2/4/2014	DASHRATH MANGAJI THAKOR,KESHARBEN MANGAJI THAKOR	MR BN LIMBACHIA	POA OF JAYVARDHAN RAMUJILAL VYAS, NARESH HARGOVANDAS PATEL,	NOTICE SERVED,MR AMIT N PATEL
1074	AO/167/2009	19/07/2013	POONAMBHAI GANPATBHAI PATEL,	MR JIGAR M PATEL	DAHIBEN B PATEL,ASHISH JAYANTILAL SHAH,BINITA ASHISH SHAH,AHMEDABAD MUNICIPAL CORPORATION,JASWANTLAL N SHAH	MR HS MUNSHAW,MR KV SHELAT,MR ASHISH H SHAH,MRS. HIRAL TRIVEDI
1075	AO/168/2009	17/06/2009	JASAWANTLAL VASHRAMBHAI THAKKAR,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHAVINBHAI PAWANKUMAR JAIN,MOHITBHAI PAWANKUMAR JAIN,RUPARAM PRAHLADBHAI GANCHI,KOKILABEN R GANCHI	
1076	AO/169/2009	6/7/2009	M/S PARI GIRISHKUMAR LEHARCHAND,	MR. D. P. KINARIWALA	M/S CHOKSI MAHENDRABHAI DHULALAL,	SERVED BY AFFIX. (R),MR DAKSHESH MEHTA
1077	AO/170/2009	13/07/2009	GOLDEN ARROW WIRELESS PRIVATE LIMITED,KIRTIBEN DHANESHKUMAR SHAH,DHANESHBHAI CHANDULAL SHAH	MR RAHUL K PANDYA	PADMAVATI PARADISE, PROPRIETORY CONCERN OF PARASHAR ARVIND,PARASHAR ARVINDKUMAR HIRAKANI	MR. D. P. KINARIWALA
1078	AO/171/2009	30/11/2009	MOHANLAL DUDHABHAI PATEL,VADILAL MOHANBHAI PATEL,SHARMILABEN VADIBHAI PATEL,KALPESH VADILAL,MAMTABEN VADILAL PATEL,DIPALIBEN VADILAL PATEL,MAYUR VADILAL PATEL	MR ASHISH M DAGLI	GUJARAT STATE FINANCIAL CORPORATION,REGIONAL MANAGER	
1079	AO/172/2009	27/08/2009	M/S TEC PAPERS PVT LTD., THRO' DIRECTOR, YOGESH SHIVSHANKER,	MR. D. P. KINARIWALA	AHMEDABAD MUNICIPAL CORPORATION,PRIDE GROUP OF COMPANIES, THRO' AUTHORIZED OFFICER	,MR SANJAY A MEHTA
1080	AO/173/2009	6/7/2009	VASUMATIBEN DINESHBHAI SAVANI THRO'POWER OF ATTORNEY HOLDER,	(MR DHIRENDRA MEHTA)	SHARADBHAI KAUSHIKCHANDRA PACHHIGAR,ASHOKBHAI A SAVANI	
1081	AO/174/2009	13/08/2009	SHANTABEN PRAGJIBHAI DESAI,	MRS NASRIN N SHAIKH,MR HASMUKH A SHAH	MOHMADHANIF GULAMMOHMAD PATEL,NAJIMABANU MOHMAD UNUS PATEL,MOHMAD FARUQ ABDUL GAFAR KAPADIAY,FARIDABANU ABDULGAFAR KAPADIA,ISHWARLAL MAGANLAL NAYAK,LALITABEN WD/O CHHAGANBHAI CHHOTUBHAI,JASUMATIBEN D/O CHHAGANBHAI CHHOTUBHAI,JAYESH ISHWARBHAI DESAI	,MR DHAVAL D VYAS
1082	AO/175/2009	6/7/2009	JANYASHBHAI @ JANUBHAI NARESHBHAI DESAI,	MR BS PATEL	BIPINBHAI CHOTUBHAI PATEL,	
1083	AO/176/2009	6/7/2009	CHAUDHARI AMRUTBHAI GANESHBHAI,CHAUDHARI JAYESHBHAI BHUPATABHAI,CHAUDHARI NILESHBHAI ABHERAJBHAI,CHAUDHARI SURESHBHAI GANESHBHAI,PATEL AMRUTBHAI HARGOVANDAS	MR MB PARIKH	CHANDULAL KESHAVLAL PATEL,BALDEVBHAI MOHANBHAI PATEL,VITTHALBHAI SHIVRAMDAS PATEL,VISHNUBHAI SHANKERBHAI PATEL,SURESHBHAI PRAHLADBHAI PATEL,JIGNESHBHAI ARVINDBHAI PATEL,PATEL PIYUSHKUMAR ARVINDBHAI,PATEL NARSHAL RAMESHBHAI,PATEL ANANDIBEN RAMESHBHAI,PATEL SOMABHAI REVABHAI,PATEL GUNVANTBHAI SOMABHAI,PATEL NARENDRAKUMAR SOMABHAI,PATEL ARVINDBHAI JOITARAM,PATEL BHARTIBEN ARVINDBHAI,PATEL MANSABEN GUNVANTBHAI	
1084	AO/177/2009	14/05/2009	JASWANT SINGH RAMPRASAD YADAV,	(MR.BS MISHRA)	MUKTABEN MADHUSUDAN PATEL,PARESHBHAI PARSOTTAMBHAI DADHANIA,VINOD RAI GOPALBHAI GHODASADA,TARA STEEL (P) LTD	
1085	AO/178/2009	14/05/2009	JAIRAJSINH SUKHDEVSINH JADEJA,	MR ASHISH M DAGLI	POPATBHAI UKABHAI VEKARIA,NITESH VASANTBHAI HIRPARA POA OF SARJAN REALTY COMPANY,SUB REGISTRAR, ANJAR	
1086	AO/179/2009	14/05/2009	SUKHDEVSINH KANUBHAI JADEJA,	MR ASHISH M DAGLI	POPATBHAI UKABHAI VEKARIA,NITESH VASANTBHAI HIRPARA POA OF SARJAN REALTY COMPANY,SUB REGISTRAR, ANJAR	
1087	AO/180/2009	3/12/2009	KANTABEN MULJIBHAI KOTECHA,HANSABEN MULJIBHAI KOTECHA,SATAR GANI GODHAVIA	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAROJBALA ASHOKBHAI VASANT,	NOTICE SERVED,MR PREMAL S RACHH

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1088	AO/182/2009	7/12/2009	KAMLESHBHAI AMBALAL CONTRACTOR,JAYSHRIBEN KAMLESHBHAI CONTRACTOR,LALANBHAI KAMLESHBHAI CONTRACTOR,LAXMIBEN KAMLESHBHAI CONTRACTOR	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAKSHIBHAI SAJANBHAI BHARVAD,KUNVARBEN SAJANBHAI BHARVAD,PARMIBEN SAJANBHAI BHARVAD,DHULIBEN WD/O LAXMANBHAI SAJANBHAI,HARESHBHAI LAXMANBHAI BHARVAD,DASHRATHBHAI LAXMANBHAI BHARVAD,BHARTIBEN LAXMANBHAI BHARVAD,SURESHKUMAR LAXMANBHAI BHARVAD,RAJESHKUMAR LAXMANBHAI BHARVAD	MS MEGHA JANI
1089	AO/183/2009	19/11/2009	M/S CHIRAG SYNTHETICS MILLS PVT LTD,	(MRS VD NANAVATI)	LAXMANDAS TULSIRAM NAYAR,VINAYKUMAR GYANCHAND JAIN,MANISHKUMAR GYANCHAND JAIN,CHAIRMAN / SECRETARY, AHMEDABAD MASKATI CLOTH DEALERS CO-OP	DS AFF.NOT FILED (N),MR VILAV K BHATIA
1090	AO/184/2009	23/02/2012	TEJUBEN JAWANJI GARASIA,BACHUJI SARDARJI,SATUJI SARDARJI GARASIA	MR JIGAR P RAVAL	SHANTABEN GOVINDBHAI PATEL,TARABEN KACHARABHAI PATEL,KISHORIBEN ARUNBHAI PATEL,GOVINDBHAI NATHHUBHAI PATEL,PRAVINCHANDRA CHHOTALAL PATEL,SOMABHAI CHATURDAS,SHANTABEN SOMABHAI PATEL,MAHENDRABHAI SOMABHAI PATEL,ASHOKBHAI SOMABHAI PATEL,MADHUBEN SOMABHAI PATEL,KOKILABEN SOMABHAI PATEL	,RULE SERVED,SERVED BY AFFIX. (R),(MR NANDKISHOR MEHT),VIRAL K SHAH
1091	AO/185/2009	29/06/2009	KOKILABEN W/O KARSANJI ISHWARJI IN THE INDIVIDUAL CAPACITY &,SURESH @ GANESH KARSANJI THAKORE,SHITAL KARSANJI THAKORE	THAKKAR AND PAHWA ADVOCATES	NIRAV VRAJLAL BAROLIA,BHUPENDRABHAI ATMARAM PATEL,KETANBHAI MAHENDRABHAI PATEL,NARENDRABHAI MADHAVBHAI PATEL,JYOTSNABEN SUDHIRBHAI PATEL,TUSHAR RAJUBHAI MALI,THAKARSHIBHAI PRABHUBHAI MALI,ARVINDBHAI RAMJIBHAI BAROLIA,DALPATBHAI RAMJIBHAI BAROLIA,RAMJIBHAI CHHAGANBHAI BAROLIA,RAMESHBHAI KESHAVLAL PATEL,GIRISHBHAI BABUBHAI PATEL,JAYANTIBHAI RAMANBHAI PATEL,DASHRATHBHAI RAMANBHAI PATEL,KARSANJI ISWARJI THAKORE,SHANTABEN PUNJAJI THAKORE	NOTICE SERVED,NOTICE UNSERVED,SERVED BY AFFIX. (R),MR PS PATEL,MS TRUSHA K PATEL,MR TATTVAM K PATEL
1092	AO/186/2009	2/11/2009	ASGARALI MOHMEDALI GOVA,	NOTICE NOT RECD BACK	RUBAB HUSSINALI FRUITWALA,NARGIS MOHMEDALI GOVA,SAFIYA MOHMEDALI GOVA,ASMA MUKBUL HAKIM,SHAMA SALAVLEH GAJAYANI,MUKHATAR MOHMEDALI GOVA,BABUBHAI @ PREMJIBHAI THAKERSHIBHAI KUKADIA,SAVITABEN BABUBHAI KUKADIYA,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT,BHAVNAGAR MUNICIPAL CORPORATION	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),(MR RM CHHAYA),MR HARSHIT S TOLIA
1093	AO/187/2009	2/12/2009	NATVARPURI DHANPURI GOSWAMI,	MR AD DESAI	SANJAYBHARTI DHARAMBHARTI GOSWAMI,BALDEVBHAI HIRABHAI BHARWAD	NOTICE SERVED BY DS
1094	AO/188/2009	20/07/2009	MESSRS MOTABHAI ALIBHAI & CO., THRO PROPRIETOR,,PATEL FIROJBHAI LUKMANJIBHAI	MR PT JASANI	M/S NARENDRA B PATEL, MANAGING PARTNER, PATEL NARENDRAKUMAR,	DS AFF.NOT FILED (N),MR VIMAL M PATEL
1095	AO/189/2009	25/03/2014	PANCHAL DINESHBHAI TRIBHOVANBHAI,PANCHAL KUMARPAL TRIBHOVANBHAI,PANCHAL BABUBEN W/O TRIBHOVANBHAI METHABHAI	MR PS CHAMPANERI	PANCHAL BABULAL JAGSHIBHAI,PANCHAL DILIPBHAI BABULAL,PANCHAL PRAVINBHAI BABULAL,PANCHAL BHIKHIBEN D/O JAGHIBHAI METHABHAI,JAAT BHARATKUMAR SHAMBHUJI,JAAT DANAJI SALUJI	MR PS CHAMPANERI,(MR BHASKAR R DAVE)

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1096	AO/190/2009	16/09/2010	PATEL SURESHKUMAR SANKALCHAND,PATEL CHANDRESH GORDHANDAS,JAYESHKUMAR MAFATLAL PATEL,NIRAJANABEN ARVINDBHAI PATEL,SHARADABEN VELJIBHAI PATEL,GEETABEN MANGALDAS PATEL,PATEL BALDEVBHAI ISHWARBHAI,PATEL SAKARIBEN LAXMANBHAI,PATEL NARENDRAKUMAR KANTILAL,ARVINDBHAI GIRDHARLAL PATEL,CHIMANBHAI KASHIRAM PATEL,BHAVNABEN BHARATKUMAR PATEL & BHARATKUMAR A PATEL,KRISHNABEN BANSILAL PATEL,RAMESHCHANDRA SOMABHAI PATEL,RADHABEN DHAYALAL PATEL THRO HER POWER OF ATTORNEY,SHANTABEN REVENDAS PATEL,HITENDRA REVANDAS PATEL,NARANBHAI GOBARDAS PATEL,DAHIBEN NARANBHAI PATEL,DARSHANKUMAR NARANBHAI PATEL,NARANBHAI MANGALDAS PATEL,JIVANBHAI B PATEL,SAVITABEN J PATEL,JALPA S PATEL,KANTIBHAI G PATEL,UPENDRAKUMAR S PATEL,JAGDISHBHAI M PATEL,PRAVINBHAI I PATEL,RAMANBHAI I PATEL,PARSHOTTAMBHAI I PATEL,VINODBHAI B PATEL,PUSHPABEN V PATEL THRO. HER POWER OF ATTORNEY,NAYANBHAI P PATEL THRO. HER POWER OF ATTORNEY,SHANKARBHAI TRIBHOVANDAS PATELTHRO HIS POWER OF ATTORNEY,SOMABHAI SHANKARDAS PATEL,KANTABEN BHAGWANDAS PATEL,PARSHOTTAMDAS MANILAL PATEL,RATANPARA KANJIBHAI M,PATEL INDUBEN BHAGUBHAI &PATELBHAGUBHAI NATHALAL,PATEL GOVINDBHAI S,PATEL MAHENDRAKUMAR RAMDAS,PATEL CHANDRIKABEN PRAHLADBHAI,PATEL SURESHBHAI HARGOVINDDAS,PATEL HARISHBHAI CHANDULAL THRO. HIS POWER OF ATTORNEY,PATEL PARTH RAMANLAL,PATEL MADHUBEN RAMNALAL	MR NV GANDHI	MAHESHBHAI FAKIRCHANDRA MEHTA,RAJIV MAHESHKUMAR MEHTA,SHEJAL RAJIVKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA,ROOPAL RONAKKUMAR MEHTA,CHIRAG KIRTIKUMAR MEHTA,HIRAL CHIRAG MEHTA,KIRTIKUMAR FAKIRKUMAR MEHTA,PARESHABEN KAMLESHBHAI MODI,VISHWABANDHU DAHIYABHAI PATEL	,MR LALIT K BABULKAR
1097	AO/191/2009	9/6/2009	SHIVJIBHAI RAMJIBHAI SHAH,	MR BS PATEL	ILABEN D/O CHUNILAL LALLUBHAI,DINESHBHAI CHUNILAL RAI,MAHESHBHAI CHUNILAL RAI,ALPESHBHAI DINESHBHAI RAI	
1098	AO/192/2009	21/12/2009	RAMESH MOHANBHAI VADHER,	(MR BD KARIA)	DIVYABEN MOHANBHAI VADHER,MEENABEN MOHANBHAI VADHER	RULE SERVED BY DS,MR ASHISH M DAGLI
1099	AO/193/2009	10/6/2009	PRABHATJI UKAJI PAREGI,	MR MAHESH BHAVSAR	GABHAJI RAMSANGJI THAKOR,BAHADURJI JENAJI THAKOR,BALDEVJI JENAJI THAKOR,KARSHANJI BHIKHAJI THAKOR,JAYESHBHAI RATILAL PATEL,NAVNITBHAI BABARBHAI PATEL,SOMABHAI JESANGJI DESAI,SHAKARABHAI JESINGBHAI DESAI,DHIREN MAFATLAL OZA, AUTHORISED PERSON OF NIRMAL CORPORATION	,MR BS PATEL
1100	AO/194/2009	12/6/2009	PANDURANG RAMESHCHANDRA JOSHI,	MR NILESH A PANDYA	ARJUNBHAI RANABHAI BHARWAD,DEVCHAND P GALA, PARTNER & ADMINISTRATOR OF SUVIDHA ENTER	MR MD CHAUHAN

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1101	AO/195/2009	12/6/2009	JAMUBHAI REVABHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	MANJULABEN WD/O BABUBHAI RAMJIBHAI,ASHWINBHAI BABUBHAI PATEL,SOMABHAI BABUBHAI PATEL,RANJITBHAI BABUBHAI PATEL,NATVARBHAI RAMJIBHAI PATEL,ARUNABEN D/O BABUBHAI RAMJIBHAI,RAMABEN D/O BABUBHAI RAMJIBHAI,MEENABEN D/O BABUBHAI RAMJIBHAI,GANESHBHAI NANJIBHAI SALIDYA,MULJIBHAI MADHUBHAI SAKARIYA,RAVJIBHAI KANUBHAI RAJPARA,AMIT DURLABHBHAI RAJPARA,DURLABHBHAI KANUBHAI RAJPARA,RAJESH MAGANBHAI KAPOPARA,MUKESHBHAI MAGANBHAI KAPOPARA,MAGANBHAI SHAMJIBHAI KAPOPARA	
1102	AO/196/2009	12/6/2009	PRAVINBHAI CHHOTABHAI PATEL,	MS SHUBHA B TRIPATHI	HANSABEN PRAVINBHAI PATEL,	
1103	AO/197/2009	12/6/2009	JAIMINIBEN HIRENBHAI VYAS,MINOR PUJA HIRENBHAI VYAS		HIRENBHAI RAMESHCHANDRA VYAS,	
1104	AO/198/2009	22/02/2011	SHAMIMAHMED AHMEDMIYA PEERZADA,NIMABEN WD/O VINODKUMAR GOR,BADAMIYAN MIYANSAB PIRZADA	MR VIKRAM J THAKOR,MR RAHUL K PANDYA	MOIZUDDIN SHAMSUDDIN KADIR,SARDARBIBI MOIZUDDIN KADRI,FARKUNDA MOIZUDDIN KADRI,ARASIYABANU MOIZUDDIN KADRI,SADIYABANU MOIZUDDIN KADRI,SARDARBIBI AMUBHAI MIRZA W/O MOIZUDDIN KADRI	,(MR MB GANDHI),MR MTM HAKIM,MR CHINMAY M GANDHI
1105	AO/199/2009	17/07/2009	JARNELSING JOGENDRASING SHIKH,MANJITKAUR JARNELSING SHIKH,JAGSHIRSING HARISING SHIKH,BALVIRSING HARISING SHIKH,LAKHVIRSING JARNELSING SHIKH	MR JV JAPEE,MS GAYATRIBA B JADEJA	AMANSING JAISING,PRADIPKUMAR DAYANAND,VIKAS JAIPALSING,LEGAL HEIR & LEGAL REPRESENTATIVE OF DECEASED MADANSING	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1106	AO/200/2009	21/04/2010	AKSHAY SAMATBHAI GADHVI,	HL PATEL ADVOCATES	LALAJI MADHAJI,MANGUBEN W/O FAKIRJI MADHAJI,SENDHAJI FAKIRJI,JESANGJI FAKIRJI,CHANDABEN FAKIRJI,KANTABEN FAKIRJI,SITABEN FAKIRJI,JYOTSANABEN FAKIRJI,SUMITSINH POONAMSINH THAKOR,SAROJBEN SUMITSINH THAKOR,GAYATRIBEN SUMITSINH THAKOR,VIJAYSINH SUMITSINH THAKOR	RULE SERVED,SERVED BY AFFIX.(R),UNSERVED EXPIRED (R),MR YN RAVANI,MR AMIT N CHAUDHARY
1107	AO/201/2009	16/06/2009	AKSHAY SAMATBHAI GADHVI,	HL PATEL ADVOCATES	ATAJI HAJURJI THAKOR,HARGOVINDBHAI MOTIBHAI DESAI	
1108	AO/202/2009	19/06/2009	VIPULKUMAR ISHWARSINH SOLANKI,CHANCHALBEN VITTHALBHAI PATEL	MR DHAVAL D VYAS	SHANTIBEN PREMABHAI PATEL,BHANABHAI PREMABHAI PATEL,PRAVINBHAI PREMABHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)
1109	AO/203/2009	2/12/2009	SUJAN IMPEX PVT LTD,	(MR AY KOGJE),MS MEGHA R CHITALIA	PATEL PRAMODKUMAR GORDHANBHAI,PATEL REKHABEN PRAMODKUMAR,PATEL MEHULKUMAR PRAMODKUMAR,PATEL NEHULKUMAR PRAMODKUMAR	DS AFF.NOT FILED (N),MR MTM HAKIM
1110	AO/204/2009	16/09/2010	HEMANT RAMVILAS JAIN,	MR AMIT V THAKKAR	KEDAR SUMERCHAND SHARMA,ANSUYABEN HIMMATSINH PARMAR,KAMINIBEN SUNIL LAKHIYA / KAMIIBEN HANSKAMAL GROVER,JAMNADAS JHAVERBHAI HALATWALA,CHAMPAKLAL PRABHUDAS MODI,SHAILESH CHAMPAKLAL MODI,AASHIT JAMNADAS HALATWALA	NOTICE SERVED BY DS,MRS KETTY A MEHTA,DR BALRAM D JAIN
1111	AO/205/2009	18/06/2009	NIRMAN HIGH SCHOOL,NIRMAN FOUNDATION CHARITABLE TRUST,NAVNEET HIRALAL KAPADIA EDUCATION TRUST	MR RAHUL K PANDYA	NIRMA CHEMICAL WORKS PVT LTD,NIRMA LIMITED	
1112	AO/206/2009	18/06/2009	NIRMAN HIGH SCHOOL,NIRMAN FOUNDATION CHARITABLE TRUST,NAVNEET HIRALAL KAPADIA EDUCATION TRUST	MR RAHUL K PANDYA	NIRMA CHEMICAL WORKS PVT LTD,NIRMA LIMITED	MR YJ TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1113	AO/207/2009	29/06/2009	RAMESHBHAI KESHAVLAL PATEL,GIRISHBHAI BABUBHAI PATEL	MR PS PATEL	KOKILABEN W/O KARSANJI ISHWARJI, HER SELF & GUARDIAN OF,SURESH @ GANESH KARSANJI THAKORE,SHITAL KARSANJI THAKORE,NIRAV VRAJLAL BAROLIA,BHUPENDRABHAI ATMARAM PATEL,KETANBHAI MAHENDRABHAI PATEL,NARENDRABHAI MADHAVBHAI PATEL,JYOTSANABEN SUDHIRBHAI PATEL,TUSHAR RAJUBHAI MALI,THAKARSIBHAI PRABHUBHAI MALI,ARVINDBHAI RAMJIBHAI BAROLIYA,DALPATBHAI RAMJIBHAI BAROLIYA,RAMJIBHAI CHHAGANBHAI BAROLIYA,JAYANTIBHAI RAMANBHAI PATEL,DASHRATHBHAI RAMANBHAI PATEL,KARSANJI ISHWARJI THAKORE,SHANTABEN PUNJAJI THAKORE	,MS TRUSHA K PATEL,MR TATTVAM K PATEL
1114	AO/208/2009	22/06/2009	KANDARPBHAI KRISHNAKANT AMIN, PROPRIETOR OF KRISHNA ORGOCHEM,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
1115	AO/209/2009	22/06/2009	DEVABHAI GHELABHAI BHARWAD, PROPRIETOR OF DEV HOTEL,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
1116	AO/210/2009	22/06/2009	KAUSHIKBHAI SHANTILAL CHATURVEDI, MAKERS & IPCA LABORATORIES,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
1117	AO/211/2009	22/06/2009	BALAJI TRANSPORT LINES, REGIONAL MANAGER, PAVANBHAI G JAIN,	MR AMIT M PANCHAL	AHMEDABAD MUNICIPAL CORPORATION,	
1118	AO/212/2009	24/06/2009	HARSHADBHAI DAHYABHAI SHAH, PROPRIETOR OF JAY INDUSTRIES,RAJENDRASINH SOMSINH ZALA,DHIRAJLAL HIRJIBHAI KOTADIYA,ANITABEN HARSHADBHAI SHAH	MR NA ACHARYA	THE KALUPUR COMMERCIAL COOPERATIVE BANK LTD, THRO ARBITRAL,	
1119	AO/213/2009	18/02/2010	SARABHAI LIFE SCIENCES,	(MR AJ SHASTRI)	AMBALAL SARABHAI ENTERPRIESES LTD,GMH LABORATORIES,SALUS PHARMACEUTICALS,VIJAY PHARMACEUTICALS,HASEEB PHARMACEUTICALS PVT LTD,SANTOSH MANDHANI,SHIVANI CHEMIST	RULE SERVED BY DS,REFUSED SERVED (R)(70),MS MEGHA JANI
1120	AO/214/2009	21/06/2010	M/S SUNRISE FABRICS,RAJNIKANT VISHWAMBHARLAL KEDIYA,GINIDEVI VISHWAMBHARLAL KEDIYA	(MR SK BUKHARI)	RAMAKANT VISHWAMBHARLAL KEDIYA,VISHWAMBHARLAL MINARAM KEDIYA,IMPULSE ENTERPRISE	
1121	AO/215/2009	2/11/2009	BHAGABHAI MERAKHBHAI DECEASED THRO HEIRS KANJIBHAI BHAGABHAI,	MR CHIRAG B PATEL	PRABODH PRAHLADBHAI PATEL,SATISHBHAI K SHAH,INDRAVADAN KESHAVLAL SHAH,BHUPENDRA AMTHALAL GANDHI,SUDHABEN D/O KESHAVLAL JETHALAL W/O BHUPENDRABHAI AMTHALAL,MINABEN RAMANLAL PANCHOLI	,MR DHAVAL D VYAS,MR DA SANKHESARA
1122	AO/216/2009	2/11/2009	BHAGABHAI MERAKHBHAI DECEASED THRO HEIRS KANJIBHAI BHAGABHAI,	MR CHIRAG B PATEL	PRABODH PRAHLADBHAI PATEL,SATISHBHAI K SHAH,INDRAVADAN KESHAVLAL SHAH,BHUPENDRA AMTHALAL GANDHI,SUDHABEN D/O KESHAVLAL JETHALAL W/O BHUPENDRABHAI AMTHALAL,MINABEN RAMANLAL PANCHOLI	,MR DHAVAL D VYAS,MR DA SANKHESARA
1123	AO/217/2009	3/7/2009	ASHOKBHAI BHAVANBHAI PATEL,MINABEN ASHOKBHAI PATEL	MR SK PATEL	DHIRAJLAL KARSHANBHAI VADODARIYA,KASHIBEN PARSHOTTAMBHAI PATEL,MANIBEN BHALABHAI PATEL,KANTABEN BHALABHAI PATEL,VIMLABEN BHALABHAI PATEL,JITENDRAKUMAR PARSHOTTAMBHAI PATEL,RAJENDRAKUMAR PARSHOTTAMBHAI PATEL,KOKILABEN PARSHOTTAMBHAI PATEL	,MR PR NANAVATI
1124	AO/218/2009	21/06/2010	M/S SUNRISE FABRICS,RAJNIKANT VISHWAMBHARLAL KEDIYA,GINIDEVI VISHWAMBHARLAL KEDIYA	(MR SK BUKHARI)	RAMAKANT VISHWAMBHARLAL KEDIYA,VISHWAMBHARLAL MINARAM KEDIYA,IMPULSE ENTERPRISE	,MR BK DAMANI
1125	AO/219/2009	30/06/2009	MUKUND ROY CHANDUBHAI AMIN,PRATIMABEN MUKUND ROY AMIN	MS ARCHANA R ACHARYA	KEYURBHAI GIRISHBHAI PATEL,	MR ARPIT A KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1126	AO/220/2009	30/06/2009	MUKUND ROY CHANDUBHAI AMIN,PRATIMABEN MUKUND ROY AMIN	MS ARCHANA R ACHARYA	DIPTIBEN KEYURBHAI PATEL,	MR ARPIT A KAPADIA
1127	AO/221/2009	30/06/2009	MUKUND ROY CHANDUBHAI AMIN,PRATIMABEN MUKUND ROY AMIN	MS ARCHANA R ACHARYA	DIPTIBEN KEYURBHAI PATEL,	MR ARPIT A KAPADIA
1128	AO/222/2009	30/06/2009	MUKUND ROY CHANDUBHAI AMIN,PRATIMABEN MUKUND ROY AMIN	MS ARCHANA R ACHARYA	KEYURBHAI GIRISHBHAI PATEL,SHAILESHBHAI CHANDUBHAI AMIN	,MR ARPIT A KAPADIA
1129	AO/223/2009	30/06/2009	MUKUND ROY CHANDUBHAI AMIN,PRATIMABEN MUKUND ROY AMIN	MS ARCHANA R ACHARYA	DIPTIBEN KEYURBHAI PATEL,	MR ARPIT A KAPADIA
1130	AO/224/2009	20/06/2014	VADILAL INDUSTRIES LTD,	DR RAJESH H ACHARYA	M H FOODS PVT LTD,	MR RC JANI
1131	AO/225/2009	3/7/2009	KACHCHH KALA,	MR YJ JASANI,MR PRATIK Y JASANI	KUTCH KALA KENDRA,NEW KUTCH KALA, POPULAR PLAZA SHOP NO 5-6-7, SECTOR NO. 1-A	,MR AKSHAY A VAKIL
1132	AO/226/2009	3/7/2009	KACHCHH KALA,	MR YJ JASANI,MR PRATIK Y JASANI	NEW KUTCH KALA (NEW KACHCHH KALA), SRC SHOP NO 10, NR CHAWLA,	MR AKSHAY A VAKIL
1133	AO/228/2009	2/7/2009	GORDHANBHAI PASHABHAI PATEL,	MR TATTVAM K PATEL	DINESHBHAI KACHARABHAI PATEL,SHAKRIBEN D/O DHABAJIJ CHHAGANJI [DELETED),TEJIBEN D/O DHABAJI CHHAGANJI (DELETED),HARKHABEN D/O DHABAJI CHHAGANJI,VIMLABEN BUDHABHAI BHOI,CHATURBHAI BUDHABHAI BHOI,MAHESHBHAI BUDHABHAI BHOI,GITABEN BUDHABHAI BHOI,DINABEN BUDHABHAI BHOI,PARESHBHAI RAMAJI BHOI,SHURIBEN WD/O RAMAJI DHABAJI,LAXMIBEN D/O RAMAJI DHABAJI,AMBALAL BAKORBHAI PATEL,KALPESH NATWARLAL PATEL	DELETED,MR JIGAR P RAVAL
1134	AO/229/2009	31/08/2009	PATEL KANUBHAI KACHARABHAI,	MR HM PARIKH,MR RASESH H PARIKH	DECEASED OF DINESHBHAI GOBARDAS PATEL,	NOTICE SERVED BY DS,LOPA M BHATT
1135	AO/230/2009	7/7/2009	CHAUDHARY TAKHATBEN KESARBHAI,	MR S K GADHAVI	SHAILESHKUMAR NATHALAL MODH,VIRAMBHAI SHANKERLAL PATEL,DILIPBHAI HIRABHAI PATEL,NATHALAL CHAMANLAL MODH,GOVINDLAL CHAMANLAL MODH,ABUBAKARBHAI YUSUFBHAI PATEL,MOSINBHAI ABUBAKARBHAI PATEL,MAHEBOOBBHAI ISMAILBHAI PATEL,GUNVANTLAL CHAMANLAL MODI	,MS ARCHANA R ACHARYA
1136	AO/231/2009	14/09/2009	SAVITABEN WD/O JASWANTSINH CHANDRASINH,BHANUBEN WD/O JASWANTSINH CHADRASINH,SURENDRASINH JASWANTSINH,DAXABEN JASWANTSINH,BHUPENDRASINH JASWANTSINH,GAURANG JASWANTSINH	MR VIMAL M PATEL	MANUBHAI VALLABHBHAI PANSURIA,MOHANBHAI PARSOTTAMBHAI JALALPARA	NOTICE SERVED,MR DHIRAJ M PATEL
1137	AO/232/2009	14/09/2009	SAVITABEN WD/O JASWANTSINH CHANDRASINH,BHANUBEN WD/O JASWANTSINH CHADRASINH,SURENDRASINH JASWANTSINH,DAXABEN JASWANTSINH,BHUPENDRASINH JASWANTSINH,GAURANG JASWANTSINH	MR VIMAL M PATEL	MANUBHAI VALLABHBHAI PANSURIA,MOHANBHAI PARSOTTAMBHAI JALALPARA	NOTICE SERVED,MR DHIRAJ M PATEL
1138	AO/233/2009	21/07/2009	RAMANBHAI BALDEVBHAI PATEL,	(MR A J PATEL)	VASUDEVBHAI M BAROT,SANYAM CONSTRUCTION	MS ROOPAL R PATEL,MR TATTVAM K PATEL
1139	AO/234/2009	6/7/2009	PARVATIBEN WD/O BABUBHAI GOVANBHAI,KALABEN BABUBHAI SURTI	MR AMIT V THAKKAR	VIKRAM VRAJLAL,GHANSHYAM VRAJLAL,KAMLESH VRAJLAL,HANSABEN WD/O VASANTBHAI GOVANBHAI,BHAVNABEN VASANTBHAI,SANGITABEN VASANTBHAI,DHARMISHTHABEN VASANTBHAI,KALPESHBHAI VASANTBHAI,MOHINIBEN VASANTBHAI,ANITA BABUBHAI SURTI	,(MR AJ SHASTRI)

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1140	AO/235/2009	22/12/2009	MANISH HARENDRASINH PARMAR,	MR PARTHIV A BHATT	DEVABHAI BHOVANBHAI @ BHANABHAI AHIR,BABABHAI BHOVANBHAI AHIR,BHAGABHAI BHOBANBHAI AHIR,VASANBHAI BHOVANBHAI AHIR,DEVABHAI RAVJIBHAI AHIR,LALLUBHAI RAVJIBHAI AHIR,RAMIBEN RAVJIBHAI AHIR,SHANTIBEN RAVJIBHAI AHIR,NANUBHAI RAVJIBHAI AHIR,BABUBHAI RAVJIBHAI AHIR,SOMIBEN WD/O DHANJIBHAI AHIR,SUMANBHAI DHANJIBHAI AHIR,DAHYABHAI DHANJIBHAI AHIR,MANUBHAI DHANJIBHAI AHIR,NAINABEN DHANJIBHAI AHIR,GANDABHAI MANGABHAI AHIR,CHHAGANBHAI MANGABHAI AHIR,RAVJIBHAI MANGABHAI AHIR,SHANTIBEN WD/O JAYRAMBHAI MANGABHAI AHIR,NAVINBHAI @ NAVNITBHAI JAYRAMBHAI AHIR,RAMILABEN D/O JAYRAMBHAI MANGABHAI AHIR,KANTABEN D/O JAYRAMBHAI MANGABHAI AHIR,RAMABHAI GOVANBHAI AHIR,CHHIMIBEN GOVANBHAI AHIR,DURLABHBHAI AAVJIBHAI AHIR,BALABHAI RAMABHAI AHIR,PARBHUBHAI SOMABHAI AHIR,FAKIRBHAI MANGABHAI AHIR,KASHIBEN WD/O BUDHABHAI DAHYABHAI AHIR,NAGINBHAI DAHYABHAI AHIR,GOPALBHAI DAHYABHAI AHIR,SUMANBHAI DAHYABHAI AHIR,SAILESHBHAI DAHYABHAI AHIR,MANJULAEN DAHYABHAI AHIR,AMBABEN DAHYABHAI AHIR,RATNABHAI GOSAIBHAI AHIR,BALIBEN WD/O SUKHABHAI GOSAIBHAI AHIR,VALLABHBHAI GOSAIBHAI AHIR,SOMABHAI GOSAIBHAI AHIR,SHARATBHAI NARAINBHAI PATEL,HARSHADBHAI CHHIMKA PATEL,KAMALBHAI SHARADBHAI PATEL,JIGNESHBHAI KARSANBHAI PATEL,DHIRAJBHAI GOVABHAI PATEL,MOHMAD FAISAL ABDUL KAPADIA,INDRAVADAN HIRALAL INTWALA	
1141	AO/236/2009	11/9/2009	MANIBEN KALYANJI BHAGAT,	(MR NIRZAR S DESAI)	VALSAD DISTRICT CRICKET ASSOCIATION,JAYABEN SURESHBHAI BHAGAT,HITHESH SURESHBHAI BHAGAT	
1142	AO/237/2009	13/07/2009	RAMESHBHAI LALLUBHAI PATEL,	MR ANSHIN H DESAI	MATHURBHAI NATHABHAI CHAVDA,GORDHANBHAI NATHABHAI CHAVDA,GIRDHARBHAI NATHBHAI CHAVDA,JASHUBHAI GIRDHARBHAI,SHARDABEN GIRDHARBHAI,SANJAYBHAI GIRDHARBHAI,DAYABHAI NATHABHAI CHAVDA,GANGABEN NATHABHAI CHAVDA,JIVIBEN NATHABHAI CHAVDA,SOMABHAI CHANDUBHAI PARMAR,MADHAVBHAI CHANDUBHAI PARMAR,MANIBEN NATHABHAI CHAVDA,KIRITBHAI RAVJIBHAI PATEL,GIRISHBHAI JAYANTIBHAI PATEL,JAYESHBHAI KHEMCHANDBHAI PATEL,BALKRUSHNA RATANLAL HARIBHAKTI,DEVANSHU JAYESHBHAI PATEL	
1143	AO/238/2009	25/11/2009	ARUNKUMAR VASANTJI PAREKH,	MR VK JOSHI	MINABEN LALJIBHAI RAMAVAT,HITESHBHAI KAKUBHAI PUJARA,KISHORBHAI BABUBHAI SHIAYAL	NOTICE SERVED BY DS,MR ASHISH M DAGLI
1144	AO/239/2009	10/7/2009	PARESH BHOJANI,	MR MIHIR H PATHAK	KEVAL KISHOR AGGARWAL,	
1145	AO/240/2009	7/9/2009	M/S PATEL GAURAV SANJAYKUMAR & CO.,PATEL NAGARDAS GOVINDBHAI,PATEL SANJAYKUMAR NAGARDAS GOVINDBHAI	MR. D. P. KINARIWALA	M/S PATEL KESHAVLAL MATHURDAS & BROTHERS,	NOTICE SERVED BY DS,MR AMIT N PATEL

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1146	AO/241/2009	13/06/2011	CHAMPAKBHAI VITHALBHAI PATEL,SUMITRABEN CHAMPAKBHAI PATEL,AJESH CHAMPAKBHAI PATEL,DHARMESH CHAMPAKBHAI PATEL,PARULBEN ATULCHAND SHROFF,DHANSUKHBHAI AMBALAL JINWALA	MR UTPAL M PANCHAL	SHAMJIBHAI RAMJIBHAI KEVADIYA,BHIMJIBHAI CHHAGANBHAI KEVADIYA,CHAMPABEN JAMNADAS PAVTHAWALA,RAMESHBHAI DAHYABHAI,BALUBHAI DAHYABHAI,RAMJIBHAI DAHYABHAI,GULABBHAI DAHYABHAI,MANCHHIBEN DAHYABHAI,NIRUBEN DAHYABHAI,JASHUBEN MAGANBHAI PATEL,PRAMODBHAI MAGANBHAI PATEL,JAYABEN MAGANBHAI PATEL,SHARDABEN MAGANBHAI PATEL,THAKORDAS TRIBHOVANDAS EKKAWALA,BHAGUBHAI AMBALAL PATEL,VIPULBHAI PARSOTTAMBHAI PATEL (MALVIYA),NARSHIBHAI JADAVBHAI PATEL,SANJAYBHAI PUNAMBHAI PATEL,LAVJIBHAI TULSIBHAI PATEL,RAMESH HARGOVAN JOSHI,RAVINDRA KRISHNADAS MODI,GAJNEDRABHAI CHAMPAKBHAI PATEL,RAMANBHAI PARAGJI SURTI	,MR RS SANJANWALA
1147	AO/242/2009	13/06/2011	BHAGUBHAI AMBALAL PATEL,VIPULBHAI PARSHOTTAMBHAI PATEL (MALAVIA),NARSINHBHAI JADHAVBHAI PATEL,SANJAYBHAI PUNAMBHAI PATEL,LAVJIBHAI TULSIBHAI PATEL	MRS KETTY A MEHTA	SHAMJIBHAI RAMJIBHAI KEVADIA,BHIMJIBHAI CHHAGANBHAI KEVADIA,CHAMPABEN JAMNADAS PAVTHAVALA,RAMESHBHAI DAHYABHAI,BALUBHAI DAHYABHAI,RAMJIBHAI DAHYABHAI,GULABBHAI DAHYABHAI,MANCHIBEN DAHYABHAI,NIRUBEN DAHYABHAI,JASHUBEN MAGANBHAI PATEL,PRAMODBHAI MAGANBHAI PATEL,JAYABEN MAGANBHAI PATEL,SHARDABEN MAGANBHAI PATEL,CHAMPAKBHAI VITHALBHAI PATEL,SUMITRABEN CHAMPAKBHAI,AJESH CHAMPAKBHAI,DHARMESH CHAMPAKBHAI,PARULBEN ATULCHAND SHROFF,DHANSUKHBHAI AMBALAL JINWALA,THAKOREDAS TRIBHOVANDAS EKKAWALA,RAMESHBHAI HARGOVANBHAI JOSHI,RAVINDRA KRISHNADAS MODI,GAJENDRABHAI CHAMPAKBHAI PATEL,RAMANBHAI PARAGJI SURTI	,MR RS SANJANWALA
1148	AO/243/2009	21/08/2009	ISHWARLAL MAGANLAL NAYAK,JAYESH ISHWARBHAI DESAI	MS SONAL D VYAS	MOHAMMAD HANIF GULAM MOHAMMAD PATEL,NAJAMABANU MOHAMMAD YUNUS PATEL,MOHAMMAD FAIZAL ABDULGAFFAR KAPADIYA,FARIDABANU ABDUL GAFFAR KAPADIA,SHANTABEN PRAGAJIBHAI DESAI,LALITABEN WD/O CHHAGANBHAI CHOTUBHAI,JASHUMATIBEN D/O CHHAGANBHAI CHOTUBHAI	,MR MP SHAH,MS. KRUTI M SHAH,MR DHAVAL D VYAS
1149	AO/244/2009	20/07/2009	HUSAINMIYA SHARFULLA SAIYED,	MR SA DESAI	HAIDERSAHEB SHARFULLA SAIYED,	
1150	AO/245/2009	3/8/2009	JAGDISHBHAI RAICHANDBHAI PATEL,BHIKHBHAI DHUDABHAI PATEL,AMRUTLAL KEVALDAS PATEL,RAMANBHAI KEVALDAS PATEL,KAMLESHBHAI SHANKARBHAI PATEL,KAMRAJBHAI PUNJABHAI PATEL,RANCHHODBHAI PUNJABHAI PATEL,KARSHANBHAI UMEDBHAI PATEL,VALJIBHAI UMEDBHAI PATEL,MADHUBHAI SHANKARBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	JASHWANTSINH NAVALSINH RAJPUT (PARMAR),	MR RJ GOSWAMI,MR KB VAGHELA
1151	AO/246/2009	20/07/2009	KUMUDCHANDRA H DOSHI,	MR TARAK DAMANI	M/S POONAM GROVER ASSOCIATES,	
1152	AO/247/2009	20/07/2009	HOTEL KAMAL PRIVATE LIMITED,	(MR RR SHAH)	HAVMOR ICE CREAM LIMITED,HAVMOR ICE CREAM & RESTAURANT	,THAKKAR AND PAHWA ADVOCATES
1153	AO/248/2009	31/08/2009	JAYVANTIBEN BABULAL SHAH,	MR NAVIN K PAHWA	SHREE COLLECTOR,	MR DR BHATT,MR RAVISH D BHATT
1154	AO/249/2009	21/07/2009	3 I INFOTECH CONSUMER SERVICES LTD,	SINGHI & CO	GUJARAT NARMADA VALLEY FERTILIZERS COMPANY LIMITED,N MURTHY - VICE PRESIDENT	,NANAVATI ASSOCIATES

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1155	AO/250/2009	27/07/2009	SAVITABEN D/O SHIVABHAI MOTIBHAI PATEL,JIVIBEN D/O SHIVABHAI MOTIBHAI PATEL	MR MB GOHIL	HUSMUKHBHAI KANUBHAI PATEL,HEIRS OF RAMCHANDRA SHIVABHAI PATEL,AMBABEN W/O RAMCHANDRA SHIVABHAI PATEL,DHAVAL S/O RAMCHANDRA SHIVABHAI PATEL,JAYSHRI D/O RAMCHANDRA SHIVABHAI PATEL,NAYNABEN D/O RAMCHANDRA SHIVABHAI PATEL	,MR P P MAJMUDAR,MR SHAKTI S JADEJA
1156	AO/251/2009	26/10/2009	EXECUTORS, ADMINISTRATORS FOR PROPERTY OF CHANDANBEN D/O,CHANDRAKANT MOTILAL SHETH,THAKORLAL TRIKAMLAL CONTRACTOR,ANANDBHAI CHANDRAKANT SHETH,HEMANTBHAI HARSHADBHAI JANI,PINAKBHAI THAKORELAL CONTRACTOR	MR DN PANDYA	JANARDAN BADRINARAYAN,	MR ASHISH M DAGLI
1157	AO/252/2009	28/07/2009	SULEKHRAM & SONS STEEL ROLLING MILLS,CHHAJJUSINGH SULEKHRAM KANWAL,KRISHNAKUMARI CHHAJJUSINGH KANWAL	HL PATEL ADVOCATES	MAHAGUJARAT STEEL ROLLING MILLS, A PROPRIETARY CONCERN OF,MAHAGUJARAT IRON & STEEL CO. LTD.,OMPRAKASH CHHAJJUSINGH KANWAL	MR VIMAL M PATEL
1158	AO/253/2009	27/07/2009	ANKUR SOCIETY,PRAKASH GHISALAL SHARMA,SUNIL HASMUKHBHAI,MUKESH NARPATLAL SHAH,SURYAKANT HIRALAL PARIKH,PRAVINKUMAR HIRALAL VORA,JAVED MEHMOOD DESAI,NARESH GANSHYAMBHAI BHEDA	(MR JD AJMERA)	IRABEN VINUBHAI DESAI,CHARITY COMMISSIONER,C M MEHTA,JAYSHREEBEN A MEHTA,VED PRAKASH AGRAWAL,SAFIBHAI A MANIAR	,MR FEROZ H PATHAN,MR RAHUL K PANDYA
1159	AO/254/2009	31/07/2009	AMBALAL BABARBHAI PATEL,KANTILAL BABARBHAI PATEL,JAYANTIBHAI BABARBHAI PATEL,HASMUKHBHAI JAYANTIBHAI PATEL,NAYANABEN D/O JAYANTIBHAI BABARBHAI PATEL,BHURIBEN D/O JAYANTIBHAI BABARBHAI PATEL	MR MC BHATT	DHULAJI SHANKARJI THAKOR, THRO POA PARULBEN WD/O VALJIBHAI,JAYANTIBHAI BABARBHAI PATEL,MANOJ JAYANTIBHAI PATEL	,RULE SERVED BY DS,MS MEGHA JANI,MR JAGDISH G PATEL
1160	AO/255/2009	24/07/2009	M/S TWENTY FIRST CENTURY WIRE RODS LTD,	MR VIMAL M PATEL	PUNJAB STEEL ROLLING MILLS (BARODA) PVT LTD,	
1161	AO/256/2009	24/07/2009	SAMUBEN MULJIBHAI BORDA,	MR SP MAJMUDAR,MR P P MAJMUDAR	KHIMJIBHAI MULJIBHAI BORDA,	
1162	AO/257/2009	24/08/2009	PATEL SHAILESHKUMAR KANTILAL,	(MR MB GANDHI),MR CHINMAY M GANDHI	PATEL GHANSHYAMBHAI MAVJIBHAI,PATEL ARVINDBHAI VISABHAI,SONALBEN AMBEPRASAD SHAH	DELETED,MR PRAKASH K JANI
1163	AO/258/2009	31/08/2009	M/S SABAR TEA PACKERS & PROCESS,NISARAHMED VALIMOHAMMED SABUGAR,RAFIKAHMED VALIMOHAMMED SABUGAR	MR R.K.MANSURI	OWNER OF NAVNITLAL T PROCESS,	MR JV JAPEE
1164	AO/259/2009	19/11/2009	BIPINBHAI GOPALBHAI GADHVI,	MR JITENDRA M PATEL	RANCHHODBHAI SOMABHAI MAKVANA,JASHUBEN SOMABHAI MAKWANA,PUSHPABEN CHHAGANBHAI MAKWANA,ALPESH CHHAGANBHAI MAKWANA,RAKESH CHHAGANBHAI MAKWANA,ARUNABEN CHHAGANBHAI MAKWANA	
1165	AO/260/2009	12/11/2009	SHASHIKANT NATVARLAL PATEL,GHANSHYAM NATVARLAL PATEL	MR MC BHATT,MR YV BRAHMBHATT	ARVINDBHAI BHUPATBHAI GOHIL,BUPATBHAI KESHUBHAI GOHIL,MUNICIPAL COMMISSIONER	NOTICE SERVED BY DS,MR DHAVAL G NANAVATI,MR RAJESHWAR J DAVE
1166	AO/261/2009	3/8/2009	VIMLABEN RAMSAGAR MISHRA,JAGDAMBAPRASAD RAMSAGAR MISHRA	MR MA PAREKH	AHMEDABAD MUNICIPAL CORPORATION,	
1167	AO/262/2009	3/8/2009	DILIPBHAI MANIBHAI PATEL,	MR MA PAREKH	AHMEDABAD MUNICIPAL CORPORATION,	
1168	AO/263/2009	3/8/2009	VISHNUKUMAR SOMCHAND BHARATWALA, AAKASH AMBRODARY,,	MR MA PAREKH	AHMEDABAD MUNICIPAL CORPORATION,	
1169	AO/264/2009	3/8/2009	VINUBHAI MOHANBHAI PATEL,	MR MA PAREKH	AHMEDABAD MUNICIPAL CORPORATION,	
1170	AO/265/2009	4/2/2014	NEON LABORATORIES LTD,	MR YJ TRIVEDI	ORNATE PHARMA PVT LTD, OFFICE AT 2, GVMSAV LTD., ODHAV ROAD,	(MR RR SHAH)
1171	AO/266/2009	24/08/2009	LALITABEN MOHANBHAI PARMAR WD/O MOHANBHAI JIVABHAI,RAJUBHAI MOHANBHAI PARMAR (BAROT),AMIBEN MOHANBHAI PARMAR	MR ASHISH M DAGLI	BHARAT SANCHAR NIGAM LTD,KANTABEN MOHANBHAI PARMAR,NILESHBHAI S/O KANTABEN,SUNILBHAI S/O KANTABEN,SHAILESHBHAI S/O KANTABEN,NAINABEN D/O KANTABEN	,NOTICE NOT RECD BACK,NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1172	AO/267/2009	13/08/2009	YAMUNABEN D/O LAXMIBEN MULJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	CHANDULAL MULJIBHAI PATEL,SHARAD CHANDULAL,DILIP CHANDULAL,DHRUVKUMAR CHANDULAL,ASHOK CHANDULAL,DINESH CHANDULAL,NARESH CHANDULAL,LALITKUMAR BHURMALSHAH,RAJENDRA SUGAMCHAND SHAH,MITUL JAGDISHBHAI SHAH,SHOBHNABEN CHHAGANBHAI PATEL,HEMLATABEN MANUBHAI PATEL,LINABEN SHASHIKANTBHAI PATEL,KAMINIBEN JAGDISHBAHI PATEL,INDUBEN DULLABHBHAI PATEL	,MRS KETTY A MEHTA,(MR S N THAKKAR)
1173	AO/268/2009	21/08/2009	FARIDBHAI IBRAHIMBHAI VADNAGARWALA,	(MR SK BUKHARI)	ABDULKARIM MUSAJI LOKHANDWALA EXPIRED(CA.NO.89/09,DT.17.3.09,AYASHABANU ALIAS ASI WD/O. ABDULKARIM MUSAJI LOKHANDWALA.,FATEMA ABDULKARIM MUSAJI LOKHANDWALA.,RUBINA ABDULKARIM MUSAJI LOKHANDWALA.,FARZANA ABDULKARIM MUSAJI LOKHANDWALA.,SHARIFA ABDULKARIM MUSAJI LOKHANDWALA.,YASMIN ABDULKARIM MUSAJI LOKHANDWALA.,IMRAN ABDULKARIM MUSAJI LOKHANDWALA.,ASIF ABDULKARIM MUSAJI LOKHANDWALA.,IRFAN ABDULKARIM MUSAJI LOKHANDWALA.,SABIR NOORMOHAMMED CHAKWALA,AHMEDABAD MUNICIPAL CORPORATION,NOORMOHAMMED GANIBHAI CHHABLOJIWALA	,MR MITUL K SHELAT
1174	AO/269/2009	7/8/2009	THAKORBHAI PARBHUBHAI DESAI,	MR AJAY R MEHTA	RATILAL PARBHUBHAI DESAI,PIYUSHKUMAR RATILAL DESAI,RAKESHKUMAR RATILAL DESAI,SHARMILA D/O RATILAL DESAI & W/O DINESHKUMAR NAROTAMBHAI,KIRTI D/O RATILAL DESAI & W/O PARIMAL NANUBHAI NAYAK,BABUBHAI PARBHUBHAI DESAI,SUMANBEN D/O PARBHUBHAI GOVINDJI DESAI W/O GUNVANTRAY PARBHU,KANTILAL PARBHUBHAI DESAI,BHANUBEN D/O PARBHUBHAI GOVINDJI DESAI & W/O NATVARLAL,MUKESHKUMAR OMPRAKASH NAHRA	

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1175	AO/270/2009	7/8/2009	AMARBEN KAALUBHAI PATEL,RAANIBEN DAAHYABHAI DESAI (RABARI),KARSANBHAI JAVABHAI PATEL	NANAVATY ADVOCATES	HARESHKUMAR JAYANTILAL THAKKAR,KALABHAI RAJABHAI KANBI,DALUBEN HARNAMBHAI KANBI,DEVJIBHAI PABABHAI KANBI,MAANABHAI HIRABHAI KANBI,CHRHRABHAI MAANABHAI KANBI,ARJANBHAI MAANABHAI KANBI,MOTIBHAI HIRABHAI KANBI,NAARNABHAI HEERABHAI,MANJIBHAI NAARNABHAI KANBI,MAHADEVBHAI NAARNABHAI KANBI,MADHAABHAI HEERABHAI,VAKTABHAI MADHAABHAI KANBI,DIWALIBEN HEERABHAI KANBI,DEVRAJBHAI GOVABHAI KANBI,SURTABHAI DEVRAJBHAI KOLI,RAAJABHAI MAANABHAI,KHEMRAJBHAI RAJABHAI KANBI,PUNAMBHAI DHARMABHAI KOLI,GANESHBHAI DHARMABHAI KOLI,AGRABHAI DHRAMABHAI KOLI,PARKHABHAI AGRABHAI KOLI,DAAMRABHAI AGRABHAI KOLI,BANIBEN DHARMABHAI KOLI,RATIBEN DHARMABHAI KOLI,GANPATLAL MAFATLAL BRAAHMAN,RAGHNATHBHAI DHARMABHAI KANBI,PAANCHABHAI DAAHYABHAI RABARI,KHENGARBHAI VEERABHAI DESAI,SHAANTIBHAI KHETABHAI RABARI,KALABHAI DHARMABHAI PATEL,PARBATBHAI DAHYABHAI RABARI	,MR ABHISHEK M MEHTA
1176	AO/271/2009	7/8/2009	KALABHAI DHARMABHAI PATEL,PARBATBHAI DAHYABHAI RABARI	NANAVATY ADVOCATES	HARESHKUMAR JAYANTILAL THAKKAR,KALABHAI RAJABHAI KANBI,DALUBEN HARNAMBHAI KANBI,DEVJIBHAI PABABHAI KANBI,MAANABHAI HIRABHAI KANBI,CHRHRABHAI MAANABHAI KANBI,ARJANBHAI MAANABHAI KANBI,MOTIBHAI HIRABHAI KANBI,NAARNABHAI HEERABHAI,MANJIBHAI NAARNABHAI KANBI,MAHADEVBHAI NAARNABHAI KANBI,MADHAABHAI HEERABHAI,VAKTABHAI MADHAABHAI KANBI,DIWALIBEN HEERABHAI KANBI,DEVRAJBHAI GOVABHAI KANBI,SURTABHAI DEVRAJBHAI KOLI,RAAJABHAI MAANABHAI,KHEMRAJBHAI RAJABHAI KANBI,PUNAMBHAI DHARMABHAI KOLI,GANESHBHAI DHARMABHAI KOLI,AGRABHAI DHRAMABHAI KOLI,PARKHABHAI AGRABHAI KOLI,DAAMRABHAI AGRABHAI KOLI,BANIBEN DHARMABHAI KOLI,RATIBEN DHARMABHAI KOLI,GANPATLAL MAFATLAL BRAAHMAN,RAGHNATHBHAI DHARMABHAI KANBI,PAANCHABHAI DAAHYABHAI RABARI,AMARBEN KAALUBHAI RABARI,RAANIBEN DAAHYABHAI DESAI (RABARI),KARSANBHAI JAVABHAI PATEL,KHENGARBHAI VEERABHAI DESAI,SHAANTIBHAI KHETABHAI RABARI	,MR ABHISHEK M MEHTA
1177	AO/272/2009	19/07/2010	NIRMA CHEMICAL WORKS PVT LTD,NIRMA LIMITED	MR YJ TRIVEDI	NIRMAN HIGH SCHOOL,NIRMAN FOUNDATION CHARITABLE TRUST,SHRI NAVNEET HIRALAL KAPADIA EDUCATION TRUST	MR RAHUL K PANDYA
1178	AO/273/2009	7/8/2009	KAUSHIKKUMAR GANESHMAL I.E. GANESHMAL AJAYRAJ (HUF) (KARTA),LALITKUMAR AJAYRAJ I.E. KARTA OF LALITKUMAR AJAYRAJ (HOF)	MR RITESH B DAVE	SUNILKUMAR LAKHPATRAY GUPTA,RAJKUMAR LAKHPATRAY GUPTA,AHMEDABAD MUNICIPAL CORPORATION,TOWN DEVELOPMENT OFFICER, TDO	,MR PRADIP D BHATE
1179	AO/274/2009	14/09/2009	CADILA HEALTHCARE LTD,	SINGHI & CO	WALLACE PHARMACEUTICALS PRIVATE LIMITED,ACME LIFESCIENCE	,MR YJ TRIVEDI

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1180	AO/275/2009	10/8/2009	OM SWAMINARAYAN CO-OPERATIVE HOUSING SOCIETY LTD.,SWAMINARAYANNAGAR (ADAJAN) CO-OPERATIVE HOUSING SOCIETY LTD	MR KK TRIVEDI	FATMABIBI WD/O MOHAMMAD HUSSAIN SUBEDAR,FARIDABANU D/O MOHAMMAD HUSSAIN SUBEDAR,SAIDABANU D/O MOHAMMAD HUSSAIN SUBEDAR,MAHESHKUMAR CHANDRAKANT PATEL,SHAILESHKUMAR CHANDRAKANT PATEL,ATIK RASULMIYA SUBEDAR,DEEPAKBHAI SEVAK,ASHOKBHAI NANJIBHAI VAGHANI,CHHAGANBHAI KARSHANBHAI MORI,SHANTUBEN HIRALAL SOLANKI,MOHANBHAI GAGAJIBHAI PATEL,NARMADASHANKAR BHAVANISHANKAR TRIVEDI,PRAVINBHAI NANJIBHAI DOBARIA,GORDHANBHAI RAVJIBHAI RUPANI,ZUBEDABANU D/O MOHAMMAD HUSSAIN SUBEDAR,BAI MANIBEN WD/O BHAGA NATHU	
1181	AO/276/2009	10/8/2009	SHANKARBHAI AMARSINGBHAI RABARI,SHIVABHAI AMARSINGBHAI RABARI,ARVINDBHAI AMARSINGBHAI RABARI,SURESHBHAI AMARSINGBHAI RABARI,BHIKHIBEN AMARSINGBHAI RABARI,SHANIBEN AMARSINGBHAI RABARI,KALIBEN AMARSINGBHAI RABARI	THAKKAR AND PAHWA ADVOCATES	BHAILALBHAI BALUBHAI PATEL,DINESHBHAI BALUBHAI PATEL,RAJESH AMBALAL PATEL,GIRISHBHAI JAYANTIBHAI PATEL,JAYANTIBHAI FULABHAI PATEL,SAMIR JAGDISHCHANDA AMIN,LAHERIBHAI HIMMATLAL SHAH,PALLAVI LAHERIBHAI SHAH,PRABHAVATI HIMMATLAL SHAH,KETAN HIMMATBHAI SHAH,AMITBHAI GIRISHBHAI SHAH	,MR JIGAR P RAVAL
1182	AO/277/2009	27/03/2014	ANANT SHRI SUKHRAMJI TRUST,SWAMI SUNDERDASJI MAHARAJ, PATVI SHISHYA OF SWAMI YUKTIRAM,SADHU CHARANDAS, SHISHYA OF SWAMI SUNDERDASJI MAHARAJ,,SADHU KARUNARAM, SHISHYA OF SWAMI SUNDERDASJI MAHARAJ,,LT. COL. SURAJAMAL SINGH RATHORE (RETD.) TRUSTEE OF ANANT,PRITHVISINGH SHEKHAWAT, TRUSTEE OF ANANT SHRI SUKHRAMJI,BHANWARLAL CHANDAK, TRUSTEE OF ANANT SHRI SUKHRAMJI TRUST,PREM SINGH CHOWDHARY, TRUSTEE OF ANANT SHRI SUKHRAMJI TRUST	MR ASHISH H SHAH	VAIKUNTHLAL GORDHANDAS PATEL, HUF,SMITABEN W/O PANKAJKUMAR SHROFF,MILIND PANKAJKUMAR SHROFF,SHIMUL PANKAJKUMAR SHROFF,RITABEN VIDHYAPATI PATEL,VIDHYAPATI RATILAL PATEL,NAMAN VIDHYAPATI PATEL,MANAN VIDHYAPATI PATEL,REKHABEN BIPINBHAI SHAH D/O LATE VAIKUNTHLAL GORDHANDAS	,RULE SERVED,MR AMAR N BHATT
1183	AO/278/2009	8/3/2010	INAMDAR LAND DEVELOPERS PRIVATE LIMITED, THRO DIRECTOR,,	(MR KAMAL M SOJITRA)	LAXMI INDUSTRIES,UPENDRABHAI T KAPADIA,CHOKSI TRIMURTI RAJAN RAMESHCHANDRA,AJAYKUMAR MAHENDRABHAI PATEL	MR AS VAKIL
1184	AO/279/2009	18/01/2011	DEVRAJBHAI BHIMJIBHAI BUSA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KHODUBHAI HEMBHA JADEJA,	NOTICE SERVED,MR ND GOHIL
1185	AO/280/2009	21/06/2013	ROHITBHAI ISHWARBHAI PATEL,	(MR MAHENDRA K PATEL)	SULOCHANABEN D/O SANKALCHAND JETHALAL W/O RAMESHBHAI NARAN,RAMESHBHAI NARANBHAI PATEL,VAJVIHAR (BANSARI) ASSOCIATION,ALPABEN D/O ISHWARBHAI ATMARAM PATEL W/O KETANBHAI NATWARLAL,MAHESHBHAI ISHWARBHAI PATEL	,MR DC DAVE,MR SHITAL R PATEL
1186	AO/281/2009	22/06/2017	MAGSAR INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS MEGHA JANI	RUTANBHARI INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1187	AO/282/2009	22/06/2017	SHAMLAJI INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS MEGHA JANI	AGHAN INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1188	AO/283/2009	22/06/2017	GREEN INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS MEGHA JANI	GARNET INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA

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1189	AO/284/2009	22/06/2017	RUPKAMAL INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS MEGHA JANI	SYSTEM INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1190	AO/285/2009	22/06/2017	MRUNAL INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS MEGHA JANI	BHIMNATH INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1191	AO/286/2009	22/06/2017	JYOTIKAPARK INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	RAKSHA INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1192	AO/287/2009	22/06/2017	VADAJ INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GLACIER INVESTMENTS COMPANY,GIRA SARABHAI,B K TRIPATHI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1193	AO/288/2009	22/06/2017	ANURADHA INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1194	AO/289/2009	22/06/2017	MANAVMANDIR INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1195	AO/290/2009	22/06/2017	LIBRA INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1196	AO/291/2009	22/06/2017	GOTRA INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1197	AO/292/2009	22/06/2017	KRUTIKA INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1198	AO/293/2009	22/06/2017	JYESHTA INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1199	AO/294/2009	22/06/2017	GAJGAMINI INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1200	AO/295/2009	22/06/2017	KALAPI INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1201	AO/296/2009	22/06/2017	CAPRICON INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1202	AO/297/2009	22/06/2017	PLUTO INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1203	AO/298/2009	22/06/2017	IMPROVE INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1204	AO/299/2009	22/06/2017	INCOME INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	MS SM THAKORE,MR SALIL M THAKORE	GIRA SARABHAI,BANK OF INDIA, BRANCH OFFICE AT SHAHIBAUG, AHMEDABAD,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1205	AO/300/2009	22/06/2017	INDRAVADAN INVESTMENTS PVT LTD,ANAND ZAVERI,SHYAMA SARABHAI,MANA SARABHAI BY HER CONSTITUTED ATTORNEY ANAND ZAVERI,SHAAN ZAVERI,MISCHA GORCHOV BY HIS CONSTITUTED ATTORNEY ANAND ZAVERI	SINGHI & CO	GIRA SARABHAI,REGISTRAR OF COMPANIES, GUJARAT	,MR ASPI M KAPADIA
1206	AO/301/2009	21/08/2009	VINUBHAI BHAILALBHAI PATEL,	MR ARPIT A KAPADIA	NAMRATABEN LALURAM KABRA, THROUGH POA, GOVINDBHAI SOMANI,SURENDRASINH VESHUBHA JADEJA	
1207	AO/302/2009	21/08/2009	STATE BANK OF INDIA,	MR BIJU A NAIR	DIAMINES & CHEMICALS LIMITED,MOLEX COMPANY,MIURA TRADING & FINVEST PVT LTD	
1208	AO/303/2009	15/09/2009	VILASBEN BHAILALBHAI PATEL,RASHMIKABEN DINESHBHAI PATEL,BHAILALBHAI BALUBHAI PATEL,DINESHBHAI BALUBHAI PATEL,JITENDRABHAI BHAILALBHAI SHAH,ASHOKKUMAR AMBALAL SHAH,BHUPENDRABHAI AMBALAL SHAH	MR JIGAR P RAVAL	ROHITBHAI AMBALAL SHAH,JASVANTBHAI AMBALAL SHAH	,MR PR THAKKAR
1209	AO/304/2009	24/08/2009	VITTHALBHAI CHHAGANBHAI TAMBOLI,JYOTIBEN D/O BHAILALBHAI VITTHALBHAI TAMBOLI,SANJAYBHAI BHAILALBHAI TAMBOLI,RAJESHBHAI BHAILALBHAI TAMBOLI,TEJASBHAI CHANDRAKANTBHAI TAMBOLI,UNNATIBEN D/O CHANDRAKANTBHAI VITTHALBHAI TAMBOLI,YUKTIKABEN D/O ARUNBHAI VITHHALBHAI TAMBOLI,NAMRATABEN D/O ARUNBHAI VITHHALBHAI TAMBOLI	MR MB RANA	PARIKH ASSOCIATES, THRO' ADMINISTRATOR / PARTNER, KISHORBHAI,ARVINDBHAI MANILAL SHAH,BHAILALBHAI VITTHALBHAI TAMBOLI,CHANDRAKANTBHAI VITTHALBHAI TAMBOLI,ARUNBHAI VITTHALBHAI TAMBOLI,LALABHAI @ SURYAKANTBHAI TAMBOLI,JIVIBEN D/O VITTHALBHAI CHHAGANBHAI TAMBOLI,KANCHANLAL AMBALAL TAMBOLI,SUB-REGISTRAR	,MR UDAYAN P VYAS
1210	AO/305/2009	21/08/2009	HIMMATLAL PADAMSHIBHAI ZAVERI, LEGAL HEIR OF PADAMSHIBHAI,	(MR SURESHM SHAH)	VASKURBHAI VIKRAMBHAI KHACHAR,NAJABHAI JAITABHAI KHACHAR,ALKESHBHAI RANCHHODBHAI GHODAKIYA,LALJIBHAI RATNABHAI TAMALIA,NAYANBHAI VALJIBHAI SAVDHARIA,LABHUBHAI CHHAGANBHAI JHEED,PRAKASHBHAI MOTIBHAI NANGHA,JIVANBHAI LAXMANBHAI RABARI,MANIKANTBHAI PADAMSHIBHAI ZAVERI,MAHENDRAKUMAR PADAMSHIBHAI ZAVERI,NAVINCHANDRA PADAMSHIBHAI ZAVERI	
1211	AO/306/2009	27/08/2009	SANDIPBHAI RASIKLAL BHATT,	MR ASHISH M DAGLI	VINITBHAI KANTILAL SHAH,	(MR MB GANDHI),MR SNEHAL B JOSHI
1212	AO/307/2009	15/02/2016	GITA ARVIND PATEL, THRO' POA MONA ARVIND PATEL,MONA ARVIND PATEL		ARVIND MULCHAND PATEL,SIDDHARTH ARVIND PATEL	

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1213	AO/308/2009	9/10/2009	MILAN JETHALAL SHETH,	MS KARUNA V RAHEVAR	JAYANTKUMAR POPATLAL BHANABHAGVANVALA,PRIYABEN HEMANTKUMAR CHHABDA,JITUBHAI NARANDAS CHHABDA,JAI SHREE JALARAM INDUSTRIAL CO.OP. SERVICE SOC. LTD.	
1214	AO/309/2009	21/03/2014	MAFABHAI BHALABHAI KOLI-PATEL,	HL PATEL ADVOCATES	SHARDULBHAI NAGABHAI ALGOTAR,ARVINDBHAI BHALABHAI KOLI-PATEL	MR SATYAM Y CHHAYA,MR SHIRISH H GOHIL
1215	AO/310/2009	8/3/2010	RAJENGIRI KISHOREGIRI GOSWAMI,	MR HARIN P RAVAL	HIRABHAI DHARMSINHBHAI,DUDHIBEN HIRABHAI,NATHUBHAI HIRABHAI PATEL,DIWALIBEN NATHUBHAI PATEL,ASMITABEN NATHUBHAI PATEL,VALLABHBHAI HIRABHAI PATEL,JYOTSANABEN VALLABHBHAI PATEL,ASHOK HIRABHAI PATEL,MADHUBEN ASHOKBHAI PATEL,BHAVESHBHAI HIRABHAI PATEL,HANSABEN BHAVESHBHAI PATEL,PARVATIBEN HIRABHAI,SAVITABEN HIRABHAI,TRIKAMBHAI TEJABHAI KASUNDRA,VIJAYABEN RANCHHODBHAI KANERIA,MAHENDRAKUMAR DAHYABHAI KASUNDARA,PRABHABEN CHHGANBHAI KASUNDRA,JAYABEN NATHABHAI KASUNDRA,HIRABEN MANSUKHLAL KASUNDRA,CHHAGANBHAI TRIKAMBHAI KASUNDRA,NATHABHAI GOKALBHAI MANVAR,RAJESHKUMAR NATHABHAI MANVAR,SUMITRABEN SHAILESHBHAI MANVAR,DHIRENDRAKUMAR TRIKAMLAL PATEL,USHABEN RAJESHBHAI PATEL,SHAILESHKUMAR NATHALAL MANVAR,HITESHBHAI NARANBHAI SANGANI,NARSINHBHAI KHODABHAI DABHI,RAMNIKBHAI JAYANTIBHAI,VIJAYABEN BATUKLAL HADVANI,BATUKLAL MANJIBHAI HADVANI,MOHANBHAI MEGHJIBHAI BHUT,SAVJIBHAI MEGHJIBHAI BHUT,GOKULBHAI JASMITBHAI BHUT,SUBHASHCHANDRA NAROTTAM VACHANI,YOGESHKUMAR GOKULBHAI SARADIYA,NARMADABEN SUBHASHBHAI BHAYANI,KHODABHAI JIVRAJBHAI BHAYANI,ASHOK H KOYANI,SHANTILAL BHURABHAI VIRDIYA,AMIT CHHAGANBHAI KASUNDRA,SAVITABEN PREMJIBHAI PATEL,RAMESHBHAI GOPALBHAI KASUNDRA,HIRALAL SHAMJI MEGHANI,DAMJIBHAI CHHAGANBHAI SHINGALA,ASHOKBHAI HIRABHAI KORAT,THAKARSHI CHHGANBHAI SHINGALA,KANCHANBEN ARJANBHAI BHUT,ANILBHAI CHHAGANBHAI,NITABEN VINODRAY	,MR VIMAL M PATEL
1216	AO/311/2009	1/10/2009	TRUSTEE SHRI PARISHAD KHADI GRAMODHYOG SANGH PUBLIC TRUST,DAHIBEN PITAMBERBHAI MAKWANA,PARSHOTTAMBHAI VALJIBHAI PARMAR,BHANUBEN VASANTBHAI VANIYA,BHAVANBHAI HARIBHAI VANIYA,DHANJIBHAI MOTIBHAI SOLANKI,HINABEN PRABOIDHCHANDRA SONARA,BHAVANABEN VAGHJIBHAI PARGHI,PRO. ARUN TRIKAMLAL VAGHELA	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,	(MR YF MEHTA)
1217	AO/312/2009	27/08/2009	VIJAYBHAI CHIMANLAL BAROT,	MR BHUNESH C RUPERA	RAJESHBHAI RAMJIBHAI PATEL,PRITAMSING RAMSING RAJPUT,TORRENT POWER LTD (AMRAIVADI ZONAL),CHAIRMAN	

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1218	AO/313/2009	27/08/2009	ASHWINBHAI BABARBHAI PATEL THRO.P.O.A HOLDER,	MR NILESH A PANDYA	RAMANBHAI JESANGBHAI PATEL SINCE DECEASED THRO HIS LEGAL,KAMLABEN WD/O RAMANBHAI PATEL,TARULATABEN RAMANBHAI PATEL,NARENDRABHAI RAMANBHAI PATEL,NAYANABEN RAMANBHAI PATEL,NIRBHAY RAMANBHAI PATEL	
1219	AO/314/2009	26/11/2009	DAKSHIN GUJARAT VIJ COMPANY LIMITED,	MS RV ACHARYA	PARAMOUNT TEXTILE,RAMESHCHANDRA NANUBHAI DESAI,RUPALIBEN RAMESHCHANDRA CHHOTUBHAI DESAI,LATABEN JAYANTIBHAI DESAI,SHARDABEN @ PARVATIBEN NANUBHAI DESAI,MAHENDRABHAI NANUBHAI DESAI,SARLABEN MAHESHBAI DESAI	,MR NEHAL R JOSHI
1220	AO/315/2009	4/9/2009	PRAHLADBHAI KACHABHAI PATEL,HARIBHAI BHAICHANDBHAI PATEL	MR JB DASTOOR	CHARITY COMMISSIONER,SONI PRAHLADBHAI DHAYALAL,MEHTA KIRTIKUMAR KESHAVLAL,PRAJAPTI AVANIBEN KANTILAL,HARIDASJI GURU LAXMANDASJI VAISHNAV,PATEL MANCHABHAI HIRABHAI,RAVAL SATISHBHAI BABUBHAI,JANI PRAVINKUMAR MAFATLAL,BAROT DILIPBHAI A,RAMPRIYASAKHIJI GURU LAXMANDASJI VAISHNAV,PATEL VINODKUMAR KANTILAL,PATEL NIRANJANBHAI MOHANBHAI,GOSWAMI RANJITGIRI KANGIRI,PATEL LALABHAI PRABHUDAS,CHAUDHARI BABUBHAI RAMJIBHAI,PATEL HARIBHAI BHAICHANDBHAI,PATEL JEEVANBHAI MAGANBHAI,PARMAR PRAKASHKUMAR BHIKHUSINH,PATEL KANUBHAI KHODIDAS,THAKKAR GORDHANDAS GOPALDAS,BHAVSAR VIKRAM VRAJLAL,PATEL KIRITKUMAR MOHANLAL	,MR SIDDHARTH H DAVE
1221	AO/316/2009	3/9/2009	LALITABEN WD/O GUMANSINH NATHUSINH,NARENDRASINH GUMANSINH,RAKSHABEN GUMANSINH	MR MANAN A SHAH	NATWARSINH @ KANBAJI NATHUSINH,LAXMIBEN NATWARSINH,RAJENDRASINH NATWARSINH,ARCHANABEN RAJENDRASINH	MR AMIT V THAKKAR
1222	AO/318/2009	4/9/2009	DHIRENBHAI RAMBHAI BHARWAD,	MS TRUSHA K PATEL	KAMLABEN WD/O VIRAMJI LAXMANJI,BHARATJI VIRAMJI,KISHANJI VIRAMJI,BEBIBEN WD/O SHANTIJI VIRAMJI FOR HERSELF & GUARDIAN OF,BHARATJI VIRAMJI,KISHANJI VIRAMJI,BEBIBEN ED/O. SHANTIJI VIRAMJI,SAMIRSINH CHHATRASINH WAGHELA,,DEVENDRASINH CHHATRASINH WAGHELA,,JYOTIPRASAD DEVAKINANDAN	
1223	AO/319/2009	12/8/2010	DEVAN ISHWARBHAI PATEL,	MS NIYATI H SAMPAT	MANISHBHAI MAFATBHAI PATEL,PRAVINBHAI NATVARBHAI PATEL,KAPILABEN CHATURBHAI PATEL,PRAVINBHAI DAYABHAI PATEL,RAMESHBHAI DAYABHAI PATEL,MANJULABEN CHATURBHAI PATEL,MAYABEN DINESHBHAI PATEL,HIREN DINESHBHAI PATEL,DRUTIKA DINESHBHAI PATEL	,MR PY DIVYESHVAR
1224	AO/320/2009	30/04/2010	PRAVINCHANDRA AMARSI PARMAR,	NANAVATY ADVOCATES	KUSUMBHA LAKHUBHA JADEJA,VIMALABA LAKHUBHA JADEJA WD/O NIRUBHA GOHIL,HITESHBHAI PRABHUDASBHAI TANTI,YOGARAJSINH LAKHUBHA JADEJA,INDRABA BAHADURSINH JADEJA,JANAKSINH BAHADURSINH JADEJA,DHARMENDRASINH BAHADURSINH JADEJA,VRUJLAL GIRDHARLAL DHANAK	,MR ASHISH M DAGLI
1225	AO/321/2009	7/2/2011	GHANSHYAMSINH TEMUBHA JADEJA,	MR JN JADEJA	INDIRABA KANAKSINH JADEJA,RAXABA KANAKSINH JADEJA,KASHMIRABA KANAKSINH JADEJA,NAYNABA KANAKSINH JADEJA,SHAMJIBHAI JADAVHBIA FACHARA	NOTICE SERVED
1226	AO/322/2009	1/12/2009	SHRI JAGDISH INDUSTRIES, THRO PROPRIETOR, SHAILESHKUMAR,	MR NK MAJMUDAR	CHAIRMAN,GENERAL MANAGER	

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1227	AO/323/2009	7/12/2009	CHAGANBHAI BHADABHAI VORA,NATHIBEN W/O NAGJIBHAI CHOVATIYA D/O BHADABHAI LAVABHAI VORA,MANJUBEN W/O NARANBHAI TALPADA D/O BHADABHAI LAVABHAI VORA,JASHUBEN W/O LAXMANBHAI VIRADIYA D/O BHADABHAI LAVABHAI VORA	(MR KAMAL M SOJITRA)	BHADABHAI LAVABHAI VORA,RAKESHBHAI JIVRAJBHAI VORA	
1228	AO/324/2009	23/09/2010	NILDHARA I DESAI,	MR BG PATEL	RAMABEN MULJIBHAI RATHOD,	(MR JV MEHTA),MS KRISHNA B MEHTA
1229	AO/325/2009	25/03/2014	JAYENDRAKUMAR JAYANTILAL SHETH,VIPULKUMAR BHARATBHAI THAKKAR	MR ASHISH M DAGLI	VELJI AMBA CHHEDA,PARBAT HARBHAM RABARI,HARJI RATABHAI VAVIYA,SUB - REGISTRAR,MAMLATDAR	GOVERNMENT PLEADER,RULE SERVED,MR VH KANARA
1230	AO/326/2009	19/11/2009	MINESH HARIHARBHAI PATEL,	MR PUSHPADATTA VYAS	MOTIBHAI ZINABHAI PATANVADIYA,RATANBEN D/O MOTIBHAI ZINABHAI PATANVADIYA,BUDHASANG MOTIBHAI PATANVADIYA,SURAJBEN D/O MOTIBHAI ZINABHAI PATANVADIYA,JAYANTIBHAI MOTIBHAI PATANVADIYA	
1231	AO/327/2009	11/11/2009	RAJKOT MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAMABEN DHIRAJLAL KOTHARI,ASHABEN RAJENDRABHAI KOTHARI	NOTICE NOT RECD BACK,MR DEEP D VYAS
1232	AO/328/2009	26/11/2009	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI, PARTNER OF SAINATH BUILDERS,ANITA GURUMUKH MAKHIJA, PARTNER OF SAINATH BUILDERS,KISHORBHAI MOHANBHAI SOLANKI, PARTNER OF SAINATH BUILDERS,DHIRAJBHAI THAKORBHAI PATEL, PARTNER OF SAINATH BUILDERS	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NAGINBHAI PREMJIBHAI SOLANKI,ARPANA SANJAYBHAI AGRAWAL	
1233	AO/329/2009	26/11/2009	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI, PARTNER OF SAINATH BUILDERS,ANITA GURUMUKH MAKHIJA, PARTNER OF SAINATH BUILDERS,KISHORBHAI MOHANBHAI SOLANKI, PARTNER OF SAINATH BUILDERS,DHIRAJBHAI THAKORBHAI PATEL, PARTNER OF SAINATH BUILDERS	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NAGINBHAI PREMJIBHAI SOLANKI,SUDESH MOHANLAL AGRAWAL	
1234	AO/330/2009	26/11/2009	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI, PARTNER OF SAINATH BUILDERS,ANITA GURUMUKH MAKHIJA, PARTNER OF SAINATH BUILDERS,KISHORBHAI MOHANBHAI SOLANKI, PARTNER OF SAINATH BUILDERS,DHIRAJBHAI THAKORBHAI PATEL, PARTNER OF SAINATH BUILDERS	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NAGINBHAI PREMJIBHAI SOLANKI,SUDESH MOHANLAL AGRAWAL	
1235	AO/331/2009	26/11/2009	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI, PARTNER OF SAINATH BUILDERS,ANITA GURUMUKH MAKHIJA, PARTNER OF SAINATH BUILDERS,KISHORBHAI MOHANBHAI SOLANKI, PARTNER OF SAINATH BUILDERS,DHIRAJBHAI THAKORBHAI PATEL, PARTNER OF SAINATH BUILDERS	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NAGINBHAI PREMJIBHAI SOLANKI,SUDESH MOHANLAL AGRAWAL	
1236	AO/332/2009	26/11/2009	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI, PARTNER OF SAINATH BUILDERS,ANITA GURUMUKH MAKHIJA, PARTNER OF SAINATH BUILDERS,KISHORBHAI MOHANBHAI SOLANKI, PARTNER OF SAINATH BUILDERS,DHIRAJBHAI THAKORBHAI PATEL, PARTNER OF SAINATH BUILDERS	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NAGINBHAI PREMJIBHAI SOLANKI,SUDESH MOHANLAL AGRAWAL	
1237	AO/333/2009	26/11/2009	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI, PARTNER OF SAINATH BUILDERS,ANITA GURUMUKH MAKHIJA, PARTNER OF SAINATH BUILDERS,KISHORBHAI MOHANBHAI SOLANKI, PARTNER OF SAINATH BUILDERS,DHIRAJBHAI THAKORBHAI PATEL, PARTNER OF SAINATH BUILDERS	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NAGINBHAI PREMJIBHAI SOLANKI,SANJAY MOHANLAL AGRAWAL	

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1238	AO/334/2009	7/10/2009	VIRAM CO.OP. HO. SOCIETY LTD,PALLAVIT CO.OP. HO. SOCIETY LTD,BHIMNATH CO.OP. HO. SOCIETY LTD	(MR VM PANCHOLI)	OSWAL WELFARE SOCIETY,AHMEDABAD MUNICIPAL CORPORATION,CHARITY COMMISSIONER, GUJARAT STATE,CHOGALAL BASRAJ BAGHMAR (CHAIRMAN),NEMICHAND JINANI (VICE CHAIRMAN),DOLATRAJ BANTHIYA (VICE CHAIRMAN),VIJAYRAJ SURANA (HONRARY SECRETARY),VIJAYRAJ SAKLECHA (VICE HONARARY SECRETARY),LALITBHAI SALECHA (VICE HONARARY SECRETARY),BHANVARLAL CHORADIYA (TREASURER)	,RULE SERVED BY DS,RULE UNSERVED,MR RS SANJANWALA,MR C B UPADHYAYA
1239	AO/335/2009	4/2/2014	JALARAM DEVELOPERS, THROUGH PARTNER, BHIKHABHAI VIRAJBHAI,	MR PARTHIV B SHAH	MAHENDRAKUMAR AMRUTLAL VAIDYA,NILABEN MAHENDRAKUMAR VAIDYA,HARSHABEN MAHENDRAKUMAR VAIDYA,NARENDRAKUMAR AMRUTLAL VAIDYA,MAHENDRAKUMAR AMRUTLAL VAIDYA,JITENDRABHAI MAHENDRAKUMAR VAIDYA,AMAR MAHENDRAKUMAR VAIDYA,DHANANJAY VALLABHBHAI PATEL,ASHOKBHAI KARSANBHAI DORANIYA,VADODARA MAHANAGAR SEVA SADAN	,NOTICE SERVED,MR HARESH J TRIVEDI,MR LR PATHAN,MR MA SAPA
1240	AO/336/2009	25/11/2009	ASHOKBHAI KARSHANBHAI DORALIYA,	MS ARCHANA R ACHARYA	NILABEN MAHENDRAKUMAR VAIDYA @NILABEN KRISHNAKANT NAGOTHENKA,HARSHABEN MAHENDRAKUMAR VAIDYA@ HARSHABEN MANISHKUMAR PATEL,NARENDRAKUMAR AMRUTLAL VAIDYA,JITENDRABHAI MAHENDRAKUMAR VAIDYA,AMAR MAHENDRAKUMAR VAIDYA,DHANANJAY VALLABHBHAI PATEL,JALARAM DEVELOPERS THRO. ITS PARTNER, BHIKHABHAI,VADODARA MAHANAGAR SEVASADAN	,MR LR PATHAN,MR MA SAPA
1241	AO/337/2009	29/09/2009	MAHENDRAKUMAR BHAGWANDAS RAVAL,ILESH KANUBHAI AMIN,ASHISH CHANDUBHAI AMIN,MUNNO KANTILAL	MR SAURABH G AMIN	VIRENDRABHAI KANAIYALAL SHAH,RUPAM CINE ENTERPRISE,MANUBHAI KANAIYALAL SHAH,CHANDUBHAI AMIN	
1242	AO/338/2009	5/10/2009	TAPUBHAI KHODABHAI LUHAR,	MR BHARAT JANI	MANIBHAI SHANKARBHAI THAKOR,LEGAL HEIRS OF LILABEN,GORDHANBHAI MANGAJI THAKOR,MOHANBHAI SHANKARBHAI THAKOR,BABUBHAI MOHANBHAI THAKOR,ISHWARBHAI MOHANBHAI THAKOR,RAIJIBHAI MOHANBHAI THAKOR,VALLABH NON-TRADING ASSOCIATION (VATVA), THRO PRESIDENT /,MUNICIPAL COMMISSIONER (ESTATE VIBHAG)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1243	AO/339/2009	10/9/2009	CHUNILAL AMBARAM JARIWALA,CHANDRIKABEN CHUNILAL,ANAND CHUNILAL,DHARMENDRA CHUNILAL	MR P B KHAMBHOLJA	AMBARAM MOTIRAM,DHANGAURIBEN W/O DHIRAJLAL LALLUBHAI,BHARTIBEN W/O PRAKASHCHANDRA VALLABHDAS,CHANDANBEN WD/O ISHWARBHAI AMBARAM,MANJULABEN D/O ISHWARLAL AMBARAM & W/O G S BHAJIWALA,RAMILABEN D/O ISHWARLAL AMBARAM & W/O S N DHAMANWALA,PRAVINABEN WD/O ISHWARLAL AMBARAM,PRADIP ISHWARLAL,ARUN ISHWARLAL,HASMUKHLAL AMBARAM UMARWADA UMARWADA,KALAVATI W/O HASMUKHLAL AMBARAM, UMARWADA,BHUPENDRA HASMUKHLAL UMARWADA,CHANDRAKANT HASMUKHLAL,RAMESHCHANDRA AMBARAM JARIWALA,INDUBEN W/O RAMESHCHANDRA AMBARAM JARIWALA,HITESH @ MUNNO RAMESHCHANDRA AMBARAM JARIWALA,DENNEY RAMESHCHANDRA AMBARAM JARIWALA,HITENDRA AMBARAM JARIWALA,HEMLATA W/O HITENDRA AMBARAM JARIWALA,JATIN HITENDRA AMBARAM JARIWALA,HITENDRA AMBARAM JARIWALA,JAKIRHUSSAIN S/O MOHAMMAD UMARPROPERTY NO.,RAZIYABEGAM W/O AHMED HUSSAIN PROPERTY NO.,AHMED HUSSAIN S/O MOHAMMAD UMAR, PROPERTY NO.,NAZMA HASAN W/O JAKIR HUSSAIN PROPERTY NO.,GUJARAT AMBUJA COTSPIN LTD,RATILAL AMBARAM,BHAGWANDAS AMBARA	,(MR MAHENDRA K PATEL)
1244	AO/340/2009	11/9/2009	KRISHNABA KARUBHA VADHER W/O BHAVANSINH RAMSANGJI JADEJA,UMIYABEN KARUBHA VADHER W/O NARUBHA BHARAJI JADEJA	MR PM LAKHANI,MRS R P LAKHANI	PRAVINSINH JILUBHA VADHER,BALWANTSINH JILUBHA VADHER,SAJJANBA JILUBHA VADHER,DILIPSINH JILUBHA VADHER,CHANDUBHA JILUBHA VADHER,JAYENDRASINH KARUBHA VADHER,GAMBHIRSINH KARUBHA VADHER,KUNDANBEN RAMESHBHAI RUGHANI,GOVUBHA SURUBHA VADHER	
1245	AO/341/2009	8/10/2009	MAHESHBHAI ARVINDBHAI KOTHARI,	(MR A J PATEL)	SAVITABEN AMBALAL BHATT D/O HARISHANKAR BHATT,	MR BS PATEL
1246	AO/342/2009	9/12/2009	MAHENDRABHAI NAGARBHAI PATEL,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	BALUBHAI NATHUBHAI PATEL,ASHOK BALUBHAI PATEL	
1247	AO/343/2009	18/09/2009	NAGJIBHAI BABUJI VANZARA,	(MR PARESH M DARJI)	CITY GROUP FINANCE (INDIA) LTD., REGISTERED OFFICE AT CITY,	MR CR ABICHANDANI
1248	AO/344/2009	12/8/2010	DEVAN ISHWARBHAI PATEL,	MS NIYATI H SAMPAT	PRAVINBHAI NATVARBHAI PATEL,MANISHBHAI MAFATBHAI PATEL,HITESHBHAI PRAVINBHAI PATEL,PRAVINBHAI DAYABHAI PATEL	,MR PY DIVYESHVAR
1249	AO/345/2009	29/10/2009	DESAI MAGANBHAI CHELABHAI,DESAI DASHRATHBHAI MAGANBHAI,DESAI HITESHBHAI MAGANBHAI	MR ABHAYKUMAR P SHAH	PADHIYAR CHANDRAKANT DEVCHANDBHAI,PADHIYAR PANKAJKUMAR DEVCHANDBHAI,PADHIYAR BHARATKUMAR DEVCHANDBHAI,PADHIYAR LALITKUMAR DEVCHANDBHAI,PADHIYAR BALRAMBHAI BHARATBHAI,PADHIYAR MANAVBHAI LALITBHAI,PADHIYAR SUCHITABEN CHANDRAKANTBHAI,PADHIYAR URVASHIBEN PANKAJKUMAR	,MR VIRAT G POPAT
1250	AO/346/2009	18/09/2009	NARESHBHAI JETHABHAI PANCHOLI,USHABEN NARESHBHAI PANCHOLI,MINOR VAISHALIBEN D/O BHUPENDRABHAI CHHOTALAL MODI,MINOR NIKUNJKUMAR S/O BHUPENDRABHAI CHHOTALAL MODI	MR HARSHAD K PATEL	MAHESHBHAI AMBALAL PATEL,SANGITABEN BHUPEDNRABHAI MODI,CITY SURVEY SUPERINTENDENT,SARPANCH	

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1251	AO/347/2009	24/11/2009	SANDIPKUMAR VASANTLAL PATEL,HIMANSHUKUMAR GOPALBHAI PATEL,PINALKUMAR RAMESHBHAI PATEL	MR PRAKASH K JANI	HASUMATIBEN D/O NATWARLAL CHHABILDAS RAVAL & W/O BHARATKUMAR,GIRISHCHANDRA DAHYALAL SHAH,MILAN CINEMA	
1252	AO/348/2009	24/09/2009	FATEMA MOHSINBHAI PATEL,SIRAJ SHABBIRBHAI PATEL,RESHMABEN SIRAJBHAI PATEL,SHABBIRBHAI NAJAR ALI PATEL	(MR CL SONI)	RAJU RAMA BHARWAD,JIVIBEN RAJUBHAI BHARVAD,LAKHIBEN RAJUBHAI BHARVAD,BHAVNABEN RAJUBHAI BHARVAD,KALUBHAI RAJUBHAI BHARVAD,MANISHABEN RAJUBHAI BHARVAD,CHETNABEN RAJUBHAI BHARVAD,BALVIRSINH DILIPSINH GOHIL,BHUPATSINH BECHUBHA ZALA,RAMESHBHAI GORDHANBHAI VANPARIA,LALITBHAI KARSHANBHAI CHOVATIA,HITENDRAKUMAR BHOJUBHA ZALA,PANCHABHAI GOVINDBHAI SAKHPARIA,JITENDRASINH CHANDRASINH CHUDASAMA	
1253	AO/349/2009	25/09/2009	BHUPATBHAI JETABHAI VEGADA,JAGDISHBHAI BHUPATBHAI VEGADA	MR VIKRAM J THAKOR	AHMEDABAD MUNICIPAL CORPORATION,	
1254	AO/350/2009	25/09/2009	BALABEN JAYANTILAL JOBALIYA (SHAH) THROUGH POA JAYESHBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAJNIKANTBHAI CHIMANLAL KAMDAR,SAMIRBHAI RAJNIKANTBHAI KAMDAR,MANJUBEN JAYANTIBHAI DOSHI,MADHUBEN JAYANTKUMAR SHAH,BAKUBEN MAHENDRAKUMAR TURAKHIYA,SUDHABEN SUDHIRBHAI SHAH	,MR KIRTIDEV R DAVE

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1255	AO/351/2009	9/2/2011	DHARMESH BIPINBHAI PATEL,	(MR SUNIL C PATEL)	SHANTIBEN WD/O BALUBHAI PRABHUBHAI,JAYANTIBHAI BALUBHAI PATEL,JAMNABEN WD/O MADHUBHAI @ MADHAVBHAI JERAMBHAI,KHUSHALBHAI @ MADHUBHAI JERAMBHAI,RITABEN W/O KHUSHALBHAI MADHUBHAI,SHANTILAL @ RAMANBHAI MADHUBHAI,CHANCHALBEN W/O SHANTILAL MADHAVLAL,CHAMPAKBHAI @ DIPAKBHAI MADHAVBHAI,SAVITABEN W/O CHAMPAKBHAI,LAXMIBEN D/O MADHUBHAI JERAMBHAI,LALITABEN D/O MADHUBHAI JERAMBHAI,KALAVATIBEN D/O MADHUBHAI JERAMBHAI,CHANCHALBEN D/O JERAMBHAI BABARBHAI,BHIKHIBEN WD/O CHHOTUBHAI GOVANBHAI,NANDUBEN D/O CHHOTUBHAI GOVANBHAI W/O MAGANBHAI PATEL,TARABEN D/O CHHOTUBHAI GOVANBHAI W/O KESHAVBHAI PATEL,PARVATIBEN D/O CHHOTUBHAI GOVANBHAI W/O KHANDUBHAI PATEL,PUSHPABEN D/O CHHOTUBHAI GOVANBHAI W/O KANTIBHAI PATEL,RAMUBHAI @ RAMBHAI CHHOTUBHAI,DEVIBEN W/O RAMUBHAI @ RAMBHAI CHHOTUBHAI,VINODBHAI RAMUBHAI,GORDHANBHAI CHHOTUBHAI,CHANCHALBEN W/O GORDHANBHAI CHHOTUBHAI,RAJUBHAI GORDHANBHAI,NARMADABEN WD/O NATWERBHAI CHHOTUBHAI,HITESHBHAI @ HEMANTBHAI NATWERBHAI,PRANLAL @ THAKOREBHAI CHHOTUBHAI,BHANUBEN W/O PRANLAL @ THAKOREBHAI CHHOTUBHAI,BHULIBEN D/O GOVANBHAI BHIKHABHAI,BALUBHAI BHULABHAI,BALLUBHAI BHULABHAI,NARMADABEN WD/O BALLUBHAI BHULABHAI,RAJUBHAI @ RAJESHBHAI BALLUBHAI PATEL,PUSHPABEN D/O BALLUBHAI BHULABHAI W/O RAJESHBHAI PATEL,HITESH BALLUBHAI PATEL,VIJAYBHAI BALLUBHAI PATEL,VALIBEN D/O GANGABEN GOVANBHAI W/O RAMJIBHAI GUMANBHAI,NATWERBHAI RAMJIBHAI,SUMANBEN D/O RAMJI GUMAN,NIRUBEN D/O RAMJI GUMAN,SHANTUBHAI RAMJIBHAI,BHARATBHAI RAMJIBHAI,PRAMODBHAI RAMJIBHAI,PALIBEN D/O MORARBHAI HANSJIBHAI,DHANUBEN D/O MORARBHAI HANSJIBHAI,JAMNABEN D/O MORARBHAI HANSJIBHAI,NARMADABEN D/O MORARBHAI HANSJIBHAI,SHANTILAL MORARBHAI PATEL,MANIBEN D/O MORARBHAI HANSJIBHAI,USHABEN D/O MORARBHAI HANSJIBHAI,ISHWERBHAI MORARBHAI PATEL,MINABEN WD/O ISHWERBHAI MORARBHAI PATEL,SUBHASBHAI ISWERBHAI PATEL,NITABEN ISWERBHAI PATEL,MINOR JITENDRAKUMAR ISWERBHAI PATEL THROUGH MINABEN WD/O,MUKESHBHAI BHAVANLAL AVASTHI,MOHANBHAI DEVSHIBHAI JODHANI,LIMBABHAI ISHWERBHAI JODHANI,BHARATBHAI HARIBHAI KUMBHANI,MANOJBHAI KANUBHAI KATHIRIA,KANTILAL PRABHUDAS PATEL,BHARTIBEN WD/O KANTILAL PRABHUDAS,SURESHBHAI KANTILAL PATEL,ALPESHBHAI KANTILAL PATEL,KAMLESHBHAI @ PRAKASHBHAI KANTILAL PATEL	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,REFUSED SERVED (R)(70),MR DC DAVE,MR SHITAL R PATEL,MR DHIRAJ M PATEL

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1256	AO/352/2009	1/10/2009	PRAFULKUMAR VALJIBHAI PANARA,	MR ASHISH M DAGLI	RANDAL AGRI & ENGINEERING WORKS,	
1257	AO/353/2009	6/5/2010	HOTEL KAMAL PRIVATE LIMITED,	(MR RR SHAH)	HAVMOR ICE CREAM LIMITED,HAVMOR ICE CREAM & RESTAURANT	,THAKKAR AND PAHWA ADVOCATES
1258	AO/354/2009	30/04/2010	ANWARBHAI AADAMBHAI KAPADIA,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	PANKAJBHAI HARIBHAI PATEL,MANISHABEN WD/O PANKAJBHAI PATEL,MINOR VIKAS PANKAJBHAI PATEL THRO MANISHABEN P PATEL,PRACHIBEN D/O PANKAJBHAI PATEL,SACHIBEN D/O PANKAJBHAI PATEL,THE ORIENTAL INSURANCE COMPANY LTD,PANKAJKUMAR SHANTILAL GOHEL	,MR PUSHPADATTA VYAS
1259	AO/355/2009	5/10/2009	NASIM BANU MEHBUB BHAI KURESHI,	MR NISHITH P THAKKAR	CHAIRMAN, SHRI CHANDRAKAMAL CO.OP. HOUSING SOC. LTD.,SECRETARY, SHRI CHANDRAKAMAL CO.OP. HOUSING SOC. LTD.	(MR MAHENDRA K PATEL)
1260	AO/356/2009	20/03/2017	SWARAJ NARBHESHANKAR PANERI,	MR HRIDAY BUCH	MANHAR SHANABHAI PATEL,JAGDISH CHIMANLAL PATEL,CHANDRIKABEN D/O CHIMANLAL NANALAL,TASHMINABEN D/O CHIMANLAL NANALAL,MINEBEN D/O CHIMANLAL NANALAL,USHABEN D/O CHIMANLAL NANALAL,BINABEN D/O CHIMANLAL NANALAL & W/O HEMANTKUMAR KANTILAL	RULE SERVED,UNSERVED EXPIRED (R),(MR YF MEHTA),MR UDAY H PATEL,MR MP PRAJAPATI,MR LALJI R MOKARIA
1261	AO/357/2009	5/10/2009	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR PREMAL R JOSHI	N R ICE FACTORY,	DHARMESH D NANAVATY
1262	AO/358/2009	19/11/2009	MOHANSINALI GULAMALI VORA,ANITABEN RAJESHKUMAR PATHAK	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MANOJKUMAR MANGALBHAI PATEL,	MR HM PARIKH
1263	AO/359/2009	5/10/2009	AMBABEN WD/O WAGHUBHAI HARIBHAI DESAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	BALDEVBHAI BECHARSINH VAGHELA,JIVANSINH BECHARSINH VAGHELA,KAMLABEN NANDUBHAI PATEL,SURESH SAVJI PATEL,JAGDISHBHAI JHINABHAI VADDORIA,PRAVINBHAI PREMJIBHAI SOJITRA,GHANSHYAMBHAI BHIKHABHAI KAMANI,RAMESHBHAI GOVINDBHAI PATEL,MAHOBBATSINH CHEHUJI VAGHELA,BAPUSINH CHEHUJI VAGHELA,VIKRAM CHEHUJI VAGHELA,MANSUKHBHAI DAHYABHAI RADADIA,DINESHBHAI VALLABHBHAI PATEL,NAVNITBHAI VALLABHBHAI PATEL DINESHBHAI,VISHALBHAI LAKHABHAI PATEL,MANOJBHAI GHANSHYAMBHAI BHALANA,ARTIBEN NARENDRABHAI PATEL,JAYSUKHBHAI SHAMBHUBHAI RADADIA,MITESHKUMAR RASIKBHAI PATEL,SHILPABEN NATHABHAI PATEL,BHAVIN VINUBHAI NAKA,JIGNESH CHIMABHAI PATEL,RAJESHKUMAR CHHOTALAL PATEL	
1264	AO/360/2009	5/10/2009	SHAKTISINH GOHIL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	GURUSEVAK SINGH,NEHAL RAMANI,GUJARAT BASKETBALL ASSOCIATION,HARSHAD G PATEL,SAFIQ SHEIKH,HARSHAD I PATEL	,(MR DEEPAK M SHAH)
1265	AO/361/2009	13/07/2010	GUJARAT SLUM CLEARANCE BOARD (NOW MERGED WITH APPELLANT NO 2,GUJARAT HOUSING BOARD	MR YN RAVANI	GANESH TEXTILE, THROUGH ITS PROPRIETOR, SURESHBHAI JAGABHAI,	MR DEVAN PARIKH
1266	AO/362/2009	9/10/2009	GAYATRIBEN CHETANKUMAR SHAH,	MR SIDDHARTH H DAVE	CHANDRIKABEN BABALDAS PATEL @ W/O VINODKUMAR KHEMCHANDDAS,VINODKUMAR KHEMCHANDDAS PATEL,COLLECTOR,COLLECTOR OF STAMPS	

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1267	AO/363/2009	8/10/2009	MAHESH AMBALAL PATEL,	MR MG NAGARKAR	SANGITABEN BHUPENDRABHAI MODI,MINOR VAISHALIBEN D/O BHUPENDRABHAI CHHOTALAL MODI,MINOR NIKUNJ S/O BHUPENDRABHAI CHHOTALAL MODI,NARESHBHAI JETAHBHAI PANCHOLI,USHABEN NARESHBHAI PANCHOLI,CITY SURVEY SUPERINTENDENT,SARPANCH	,MR HARSHAD K PATEL
1268	AO/364/2009	9/10/2009	OMSETU COMPLEX APARTMENT ASSOCIATION,	MR HARDIK S SONI	AHMEDABAD MUNICIPAL COMMISSIONER,	
1269	AO/365/2009	12/10/2009	PANKAJKUMAR PRABHUDAS PATEL,PRABHUDASBHAI MADHAVBHAI PATEL,PARSHANBEN PRABHUDAS PATEL	MR SP HASURKAR	SEEMABEN PANKAJKUMAR PATEL,ACHARYASHRI / GRUHPATI	
1270	AO/366/2009	5/4/2010	RAMESHBHAI LAXMANBHAI SAKARIA,	MRS KETTY A MEHTA	RAMESHBHAI JIVRAJBHAI PATEL,MALIBEN THAKOREBHAI PATEL,ASHOKBHAI THAKREBHAI PATEL,DAKSHABEN WD/O RAMESHBHAI THAKREBHAI PATEL,PARESHBHAI RAMESHBHAI PATEL,JAGRITIBEN WD/O MAHESHBHAI THAKOREBHAI PATEL,MINOR NILAMBEN MAHESHBHAI,MINOR SMITKUMAR MAHESHBHAI,KALIDAS BHAGABHAI PATEL,RAJUBHAI JADAVBHAI,ARVINDBHAI BABUBHAI,KANUBHAI JERAMBHAI PATEL,KARSHANBHAI MATHURBHAI ZINZADA,JIVRAJBHAI MATHURBHAI ZINZADA,JADHAVBHAI KHIMJIBHAI,HASMUKHBHAI CHOVTIA	,MR DHAVAL D VYAS
1271	AO/367/2009	18/11/2009	SAVITABEN BHAILALBHAI PATEL,AMRISHBHAI BHAILALBHAI PATEL,RAMCHANDRA AMBALAL PATEL,JASHWANTLAL AMBALAL PATEL	MR P A MEHD	M/S VIMAL INDUSTRIAL PRODUCTS,KUBERSINGH ANOPSINGH DARBAR,INDIAN OVERSEAS BANK, HEAD OFFICE AT 762, ANNA SALAI,,M/S REAL DETECTIVE & SECURITY ORGANISATION PVT LTD.,DHIRUBHAI GOVINDBHAI VAGHELA,BABULAL NANANDAS PATEL,SATISH KUMAR PANDAY, RECOVERY OFFICER - I OR HIS SUCCESSOR	NOTICE SERVED BY DS,MR BHUSHAN B OZA,MR ANIP A GANDHI,MR. VN. SEVAK
1272	AO/368/2009	10/12/2009	MAHMADSAFI MIYA MAHMAD,	MR DHAVAL D VYAS	HAJRABEN HUSHIYARKHAN PATHAN,RASIDKHAN HUSHIYARKHAN PATHAN,AAIYUBKHAN HUSHIYARKHAN PATHAN,SALIMKHAN HUSHIYARKHAN PATHAN,SABBIRKHAN HUSHIYARKHAN PATHAN,SAFIKHAN HUSHIYARKHAN PATHAN	
1273	AO/369/2009	26/03/2014	NARESHBHAI NAGJIBHAI BHARODIA,SHAILESHBHAI NANUBHAI SUTARIA	(MR AJ SHASTRI)	ZAVERBHAI HIRABHAI SICHLA,SHANTABEN HIRABHAI SICHLA,SOMIBEN HIRABHAI SICHLA,JITENDRANBHAI KANTILAL PATEL,RAMESHBHAI SHANKARBHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,MR RAKESH R PATEL
1274	AO/370/2009	30/12/2009	TALAVIYA BHARATBHAI NAGJIBHAI,KAMBALIYA KANABHAI KALABHAI	MR SATYAM Y CHHAYA	LIMBANI PARSOTTAMBHAI VALJIBAI,LUNAGARIYA TALSHIBHAI GANDUBHAI,LUNAGARIYA BHIMJIBHAI GANDUBHAI,SANGANI PARESHBHAI BACHUBHAI	,MR SUNIL L MEHTA
1275	AO/371/2009	23/12/2009	BECHARBHAI BHAVANBHAI PARMAR,LADUBEN BECHARBHAI,AMRUTBHAI BECHARBHAI,DEVANAND BECHARBHAI,JAGJIVAN BHAVANBHAI PARMAR,JAYABEN JAGJIVAN WD/O DECEASED,RANJANBEN RAJUBHAI D/O DECEASED,JASODABEN NITINBHAI D/O DECEASED,JASHMINBEN KETANBHAI D/O DECEASED,LATABEN JAGJIVAN D/O DECEASED	MR PR ABICHANDANI	BHAVANBHAI GIKANBHAI PARMAR,MANIBEN BHAVANBHAI PARMAR,CHANDRESHKUMAR @ CHANDRAKUMAR BHAVANBHAI PARMAR,MAHESH BHAVANBHAI PARMAR,SURESH BHAVANBHAI PARMAR,LILABEN SAMJIBHAI DAUGHTER,BHANUBEN VALJIBHAI DAUGHTER,PRABHABEN HARJIBHAI DAUGHTER,RAMILABEN VASANTBHAI DAUGHTER,KASAM JUMA MAKADIA	,(MR VIVEK N MAPARA)
1276	AO/372/2009	22/04/2010	MANINAGAR SHREE SWAMINARAYAN GARI SANSTHAN SMARAK TRUST,	MR UI VYAS	AHMEDABAD MUNICIPAL CORPORATION,ALKABEN SHANTILAL SHAH,SUDHABEN SHANTILAL SHAH,KANAKBEN SHANTILAL SHAH,DIPITIBEN SHANTILAL SHAH	(MR RM CHHAYA),MR NM KAPADIA,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI

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1277	AO/373/2009	11/12/2009	KAILASBEN HIRABHAI GODHANI,RAMESH MAGANLAL KOTAK	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATHAN ISAB HUSEN MANSUR,MOTIBEN ISAB,AMINA ISAB,NASIR @ BASIR ISAB,DAUD ISAB,ALARAKHA ISAB,JUBEDA ISAB,JENAS ISAB,SALIM ISAB,FARIDA ISAB,LAXMAN KARSANBHAI ZALA,KARSAN RANDHIRBHAI BADAR	,RULE NOT RECD BACK,RULE SERVED,MR ASHISH M DAGLI,MR CHINTAN S POPAT
1278	AO/374/2009	5/11/2009	DHARMESHKUMAR CHANDULAL PUROHIT, R/O AT SURVEY NO. 154 A/B,	MR ARPIT P PATEL	GHANSHYAMDAS BACHOMAL RANGWANI,ARJAN GHANSHYAMDAS,MANOHAR GHANSHYAMDAS,GANGARAM GOVINDRAM,HARESHKUMAR ATMARAM,DEVYA HARESHKUMAR	,MR SUNIL B PARIKH
1279	AO/375/2009	2/11/2009	JAYNABEN D/O DAMODASRDAS MOHANLAL SHAH W/O CHINUBHAI SHAH,	MR KIRIT J MACWAN	MAHENDRAKUMAR DAMODARDAS SHAH,NARENDRAKUMAR DAMODARDAS SHAH,BHAVNABEN D/O DAMODARDAS MOHANLAL SHAH W/O KISHORBHAI JANI,ASHABEN D/O DAMODARDAS MOHANLAL SHAH W/O KISHORBHAI MEHTA	
1280	AO/376/2009	27/03/2014	RAJDEEP RESORT PVT LTD, REGD. OFFICE AT RAJENDRA BHUVAN ROAD,	MR ASHISH M DAGLI	ARUNBHAI DAYABHAI PATEL,KISHORBHAI SHANABHAI PATEL, HUF,IRFAN AYUB VOHRA,ASIF AYUBBHAI VAHORA	RULE SERVED,MR HM PARIKH,MR PREMAL R JOSHI,MR RASESH H PARIKH,MR M N SHAIKH
1281	AO/377/2009	5/11/2009	JERAMBHAI HARIBHAI RATHOD,VINUBHAI ARJANBHAI KEVADIA	MR SP MAJMUDAR,MR P P MAJMUDAR	RAJENDRASINH MADHAVSINH SOLANKI,KANKSINH MADHAVSINH SOLANKI,SANDEEP DHIRUBHAI KOTADIA	
1282	AO/378/2009	8/7/2010	KALPANABEN HASMUKHBHAI PATEL,	MS SHUBHRA ALMOULA	URVASHIBEN RAJNIKANT PATEL,BHAVNABEN SUBHODHCHANDRA PATEL	NOTICE SERVED,MR SS BELSARE
1283	AO/379/2009	6/11/2009	PRAGJIBHAI KHODABHAI SAGAR,PARESHBHAI BHAGWANBHAI DOSHI,SHILPABEN GAUTAMBHAI SHAH,NAGJIBHAI MAGANBHAI PATEL,NATWARBHAI VALLABHBHAI PATEL,USHABEN DASHRATHBHAI PATEL,BHUPATBHAI KARSANBHAI PATEL,GORDHANBHAI VIRJIBHAI PATEL,LALJIBHAI MANJIBHAI TANK,HANSABEN ARVINDBHAI PATEL,SURESHBHAI R PATEL,BABUBHAI MAGANBHAI PATEL,SHISHUPALSINH JAGANNATHSINH CHAUHAN,VINUBHAI DHAYABHAI GAJERA,NARANBHAI JIVRAMBHAI PATEL,GOVINDBHAI KARSHANBHAI PATEL	MR AMRISH K PANDYA	PRAJAPATI KARAMSHIBHAI DHANJIBHAI,RAJUBHAI GUPTA,SANGANI PRAVINBHAI MOHANBHAI,ILABEN GIRISHBHAI VORA,NAYANABEN ASHOKKUMAR THAKKAR,RAMESHBHAI G BORAD,AMBALAL CHIMANLAL PATEL,DHANJIBHAI DHUSABHAI PATEL,TRIBHUVANDAS PUNJABHAI NAI,BALVANTBHAI CHIMANBHAI PATEL,MANJULABEN BABUBHAI PATEL,VIJESHBHAI JASHUBHAI PATEL,RAMESHBHAI GARAGEWALA,SAVITABEN RAMESHBHAI PANCHAL,JAYABEN BHARATKUMAR NAI,BABUBHAI DHOBI,DILIPBHAI RAMBHAI VORA, CHAIRMAN / SECRETARY OF KATHURIYA,KAMLESH K PATEL,BABUBHAI (RAMESHBHAI) GORDHANBHAI BORAD,K S MODI,TATA TELE SERVICES LTD	,(MR NIKHIL S KARIEL),MR SANDIP M PATEL
1284	AO/380/2009	6/11/2009	YUSUFALI USMANALI SAIYAD,SMIMBANU YUSUFALI SAIYED	MS ARCHANA P PATEL	RASHIDBHAI NURMAHMADBHAI HARDVAIDH,NURABIBI RASHIDBHAI HARDVAIDH,SHAHEBAZBANU RASHIDBHAI HARDVAIDH,SHAHINBANU RASHIDBHAI HARDVAIDH,PURVINBANU RASHIDBHAI HARDVAIDH,FARUKBHAI RASHIDBHAI HARDVAIDH	MR L V MANSINGHANI
1285	AO/381/2009	7/12/2009	VINUBHAI HARIBHAI DOBARIA,	MR GOPAL M PANDYA,MR S M SOJATWALA	PRABHUDAS MANILAL PATEL,NATVARBHAI MANILAL PATEL,RAVJIBHAI MANILAL PATEL,LALITABEN MANILAL PATEL,BIPINBHAI CHATURBHAI PATEL,SAVITABEN MANILAL PATEL,DIPAKKUMAR CHATURBHAI PATEL,JAYANTIBHAI CHAMANBHAI PATEL,KANTABEN CHAMANBHAI PATEL,KANTABEN CHAMANBHAI PATEL,LILABEN CHAMANBHAI PATEL,BHAGUBHAI SHANKERBHAI PATEL,SHANTABEN @ SIMABEN D/O TRIKAMBHAI GOVINDBHAI PATEL	NOTICE NOT RECD BACK,MS TRUSHA K PATEL
1286	AO/382/2009	11/11/2009	RAJKOT MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAMABEN DHIRAJLAL KOTHARI,ASHABEN R KOTHARI	,MR DEEP D VYAS

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1287	AO/383/2009	7/3/2011	RATILAL HARIBHAI PATEL,	MR ADIL R MIRZA	PARTNERS OF GLOBAL INDUSTRIES, SIDIKBHAI PIRMOHAMMAD NATHANI,MUKESH SHANTILAL SHAH,ATUL POPATLAL SHAH	,MR RS SANJANWALA
1288	AO/384/2009	17/06/2010	SURYABEN HIMMATLAL SHAH,HEMANTBHAI HIMMATLAL SHAH,KETKIBEN HIMMATLAL SHAH	MS PJ DAVAWALA	CHIRAGBHAI VIRENDRABHAI DAGLI,	MR DIPAK R DAVE
1289	AO/385/2009	18/11/2009	HAIDARALI AHEMADALI BUKHARI,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	SHAUKATALI SANTIMIYAN SAIYAD,	MR HM PARIKH,MR RASESH H PARIKH
1290	AO/386/2009	25/01/2011	MUKESHBHAI HIRABHAI PATEL,	MS TRUSHA K PATEL	GHANSHYAMBHAI RAMANBHAI PATEL FOR HIMSELF AS WELL AS MANAGER,JASHODABEN RAMANBHAI PATEL,DEVILABEN RAMANBHAI PATEL,BHAVNABEN RAMANBHAI PATEL,LILABEN SOMABHAI PATEL,SAVITABEN SOMABHAI,CHIMANBHAI NARAYANDAS PATEL,NIKUNJ CHIMANBHAI,CHIRAG CHIMANBHAI,SHANTABEN CHIMANBHAI,BHAVNABEN CHIMANBHAI,KUSUMBEN CHIMANBHAI,VISHNUBHAI GANDABHAI PATEL,BHARATBHAI GANDABHAI PATEL	,(MR A J PATEL),MR SHITAL R PATEL
1291	AO/387/2009	18/11/2009	MAHESHBHAI MOHANBHAI GOHIL,	MR NILESH A PANDYA	MOHANLAL SHIVGANBHAI PATEL,GOVINDBHAI LAGHABHAI PATEL,NAYNABEN BHAGUBHAI PATEL,BHAGUBHAI MAVJIBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)
1292	AO/388/2009	16/11/2009	GAURIBEN KANJIBHAI SOLANKI,	MR ASHISH M DAGLI	LAXMIBEN WD/O MAHENDRA KANJIBHAI SOLANKI & D/O CHANDRAKANT,SENAPATHY	
1293	AO/389/2009	16/04/2014	INDIA INFOLINE LIMITED, A/301 & A/302, 3RD FLOOR, PELICAN,	MR YH MOTIRAMANI	KISHOR BABUBHAI PATEL,BAKUL BABUBHAI PATEL	RULE SERVED,(MR MB GANDHI),MR MEHUL S SHAH,(MR SURESHM SHAH),MRS TRUSHA M GANDHI,MR CHINMAY M GANDHI
1294	AO/390/2009	18/11/2009	UMANG HUTHEESING,M/S HUTHEESING DESINGS COMPANY	MR YJ TRIVEDI	AKSHAR TRAVELS PVT LTD.,	DS AFF.NOT FILED (N)
1295	AO/391/2009	18/11/2009	UAP PAHRMA PVT LTD,	(MR FB BRAHMBHATT)	M/S UNJHA AYURVEDI PHARMACY,	DR RAJESH H ACHARYA
1296	AO/392/2009	28/01/2010	ASHVINBHAI PARSHOTTAMBHAI PATEL,JITENDRAKUMAR PARSHOTTAMBHAI PATEL,GEETABEN PARSHOTTAMBHAI PATEL	HL PATEL ADVOCATES	CHANDUBHAI CHUTHABHAI MALI,BOGHABHAI CHUTHABHAI MALI,CHIMANBHAI CHUTHABHAI MALI,KACHRABHAI CHUTHABHAI MALI	MR DIPEN C SHAH
1297	AO/393/2009	21/01/2010	LABHUBEN NANUBHAI AHER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GORDHANBHAI BHURABHAI BHUPTANI,BHUPENDRA GORDHANBHAI BHUPTANI,SHASHIKANT GORDHANBHAI BHUPTANI,RAJNIKANT GORDHANDAS BHUPTANI,LILAVANTI GORDHANDAS BHUPTANI,SNEHLATA GORDHANDAS BHUPTANI,NIRUPA KAUSHIKKUMAR SANGANI,SUSHILA BHUPENDRAKUMAR GAGLANI,JYOTI AJITKUMAR VAGHANI,HEMKUNVERBEN GIRDHARLAL DOSHI,AJAY GIRDHARLAL DOSHI,KIRIT GIRDHARLAL DOSHI,AJAY GIRDHARLAL DOSHI,KIRIT GIRDHARLAL DOSHI,NANUBHAI LAXMANBHAI AHER	,NOTICE SERVED,NOTICE UNSERVED,MR VIMAL M PATEL
1298	AO/394/2009	9/12/2009	SURENDRASINH VESHUBHA JADEJA,	MR SP HASURKAR	NAMRATABEN LALURAM KABRA,VINUBHAI BHAILALBHAI PATEL	,MR MEHUL H RATHOD

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1299	AO/395/2009	24/11/2009	FATMABIBI WD/O MOHAMMAD HUSAIN SUBEDAR,FARIDABIBI D/O MOHAMMAD HUSAIN SUBEDAR,SAIDABANU D/O MOHAMMAD HUSAIN SUBEDAR	MR RC KAKKAD	BAI MANI WD/O BHAGA NATHU,MAHESHKUMAR CHANDRAKANT PATEL,SHAILESHKUMAR CHANDRAKANT PATEL,ATIK RASULMIYA SUBEDAR,DIPAKBHAI SEVAK,OM SWAMINARAYAN CO-OPERATIVE HOUSING SOCIETY LTD.,SWAMINARAYAN (ADAJAN) CO-OPERATIVE HOUSING SOCIETY LTD.,ASHOKBHAI NANJIBHAI VAGHANI,CHHAGANBHAI KARSHANBHAI MORI,SHANTUBEN HIRALAL SOLANKI,MOHANBHAI GAGJIBHAI PATEL,NARMADASHANKAR BHAVANISHANKAR TRIVEDI,PRAVINBHAI NANJIBHAI DOBARIYA,GORDHANBHAI RAVJIBHAI RUPANI,ZUBEDA D/O MOHAMMAD HUSAIN SUBEDAR W/O HANIF SUPERDIWALA	,MR KK TRIVEDI
1300	AO/396/2009	14/06/2010	SUNILKUMAR ARVINDBHAI TAILOR,	MR PR NANAVATI	M/S PRIME MOTORS, THROUGH ITS PROPRIETOR,	MR SP MAJMUDAR
1301	AO/397/2009	7/2/2011	GHANSHYAMSINH TEMUBHA JADEJA,	MR JN JADEJA	INDIRABA WD/O KANAKSINH TEMUBHA JADEJA,MAHIPATSINH TAKHUBHA DABHI,AJITSINH UMEDSINH JADEJA,VINODBHAI SHAMJIBHAI KHUNT,ASHVINBHAI VIRJIBHAI TANTI,BHAVESHBHAI VIRJIBHAI TANTI,DHIRAJLAL LALJIBHAI TANTI,JAYESHBHAI DHIRAJLAL TANTI,JENTILAL LALJIBHAI TANTI,MILANBHAI JENTILAL TANTI,BHANUBEN NAGJIBHAI PANSORIYA	NOTICE SERVED,NOTICE SERVED BY DS,(MR KAMAL M SOJITRA)
1302	AO/398/2009	24/11/2009	TADHANI PREMJIBHAI MOHANBHAI,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1303	AO/399/2009	24/11/2009	RAMESHBHAI RAMPRASAD GUPTA,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1304	AO/400/2009	24/11/2009	JAYANTIBHAI J PATEL,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1305	AO/401/2009	24/11/2009	DHIRUBHAI K PATEL,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1306	AO/402/2009	24/11/2009	CHAMPABEN B GAJERA,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1307	AO/403/2009	24/11/2009	RAMNIKBHAI @ RAVJIBHAI LALJIBHAI PATEL,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1308	AO/404/2009	24/11/2009	HIMMATLAL K CHAUHAN,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1309	AO/405/2009	24/11/2009	BHANSALI SHANTILAL AMULAKHBHAI,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1310	AO/406/2009	24/11/2009	PRAFULBHAI MOHANBHAI PATEL,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1311	AO/407/2009	24/11/2009	SAVITABEN BABUBHAI GAJERA,SANGETABEN HASHMUKLAL SHAH	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,NARESHKUMAR VADILAL SONI,SAMBHUBHAI RAMJIBHAI VATALIYA,DR KANUBHAI S PATEL	,(MR RM CHHAYA)
1312	AO/408/2009	24/11/2009	SUSHIL CHAMPAKLAL SHAH,ANIL S GUPTA,KALUBHAI GOPALBHAI PATEL	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,NARSHIBHAI KARSANBHAI PATEL,CHANDERLAL GYANCHAND JAGLANI	,(MR RM CHHAYA)
1313	AO/409/2009	24/11/2009	RAJUBHAI CHAUHAN,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1314	AO/410/2009	24/11/2009	RAMJIBHAI MANJIBHAI PATEL,	MR TARAK DAMANI	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)
1315	AO/411/2009	11/1/2011	VAJUBHAI TAPUBHAI LODHIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	M/S SWATI LAND DEVELOPERS PVT LTD,GOPALBHAI KARSANBHAI PATEL	MR DJ BHATT
1316	AO/412/2009	8/12/2009	KALPESH DHIRAJLAL JOSHI,		LEGAL HERIS OF LATE BHAILALBHAI ASHABHAI PATEL, KANTABEN,JIGNESH B PATEL,CHIRAG B PATEL,VISHNUBHAI CHHOTABHAI PATEL (EX-MLA),SANDIP ASHOKBHAI SHAH (CONTRACTOR)	
1317	AO/413/2009	6/5/2010	SHRI GAYATRI KHANDSARI UDHYOG,DEEPAKBHAI PRABHUDAS GUNDANIA PARTNER OF SHRI GAYATRI KHAND,JITENDRABHAI N BHANUSHALI, PARTNER OF SHRI GAYATRI KHANDSARI	MR ASPI M KAPADIA	KISHAN MACHINERY STORES,MANOJBHAI VALJIBHAI BHALANI	MR JV JAPEE

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1318	AO/414/2009	6/5/2010	SHRI GAYATRI KHANDSARI UDHYOG,DEEPAKBHAI PRABHUDAS GUNDANIA PARTNER OF SHRI GAYATRI KHAND,JITENDRABHAI N BHANUSHALI, PARTNER OF SHRI GAYATRI KHANDSARI	MR ASPI M KAPADIA	KISHAN MACHINERY STORES,MANOJBHAI VALJIBHAI BHALANI	MR JV JAPEE
1319	AO/415/2009	3/12/2009	DINESH NANDLAL KOSTI,	MR JAGDHISH SATAPARA	ILABEN MUKESHBHAI PATEL,	MR DHARMESH V SHAH
1320	AO/416/2009	8/12/2016	HIMANSHU J MEHTA,	UNSERVED EXPIRED (R),(MR HIMANSHU JMEHTA)	UMESHBHAI SHAH,NIKHILBHAI SHAH	RULE NOT RECD BACK,MR AV PRAJAPATI,MR KIRAN ACHARYA
1321	AO/417/2009	21/01/2010	RITABEN D/O GOVINDBHAI CHABABHAI PATEL & W/O BHARATBHAI,	SINGHI & CO	SAVITABEN WD/O KESHAVLAL CHABABHAI,BIMALBHAI KESHAVLAL PATEL,MAMTABEN W/O BIMALBHAI KESHAVLAL PATEL HERSELF & GUARDIAN OF,KALPESHBHAI KESHAVLAL PATEL,REKHABEN D/O KESHAVLAL CHABABHAI & W/O BHARATBHAI BABUBHAI,ALKABEN D/O KESHAVLAL CHABABHAI & W/O PRADEEPBHAI PATEL,SUDHABEN D/O KESHAVLAL CHABABHAI & W/O JAYPRAKASHBHAI PATEL,JAYANTIBHAI CHABABHAI PATEL,SHEKHARBHAI GOVINDBHAI PATEL,ARCHANABEN WD/O SHEKHARBHAI GOVINDBHAI PATEL & GUARDIAN OF,DEEPAKBHAI GOVINDBHAI PATEL,SAPNABEN W/O DEEPAKBHAI GOVINDBHAI PATEL & GUARDIAN OF MINOR,MITABEN D/O GOVINDBHAI CHABABHAI PATEL & W/O RITESH MATADAR,PINALBEN D/O GOVINDBHAI PATEL & W/O NAIMESHBHAI PATEL &,NILAMBEN D/O GOVINDBHAI CHABABHAI PATEL & W/O VISHALBHAI,HEMANGBHAI JAYANTIBHAI PATEL,SAPNABEN W/O HEMANGBHAI JAYANTIBHAI PATEL,PURNIMABEN D/O JAYANTIBHAI CHABABHAI PATEL & W/O KUNTALBHAI,NIPURNABEN D/O JAYANTIBHAI CHABABHAI PATEL & W/O KRUTINBHAI,USHABEN D/O KESHAVLAL CHABABHAI PATEL & W/O RAJUBHAI PATEL	,MR TATTVAM K PATEL
1322	AO/418/2009	21/01/2010	SHEKHARBHAI GOVINDBHAI PATEL,ARCHANABEN W/O SHEKHARBHAI GOVINDBHAI PATEL & GUARDIAN OF,DEEPAKBHAI GOVINDBHAI PATEL,SAPNABEN W/O DEEPAKBHAI GOVINDBHAI PATEL & GUARDIAN OF MINOR	SINGHI & CO	SAVITABEN WD/O KESHAVLAL CHABABHAI,BIMALBHAI KESHAVLAL PATEL,MAMTABEN W/O BIMALBHAI KESHAVLAL PATEL HERSELF & GUARDIAN OF,KALPESHBHAI KESHAVLAL PATEL,REKHABEN D/O KESHAVLAL CHABABHAI & W/O BHARATBHAI BABUBHAI,ALKABEN D/O KESHAVLAL CHABABHAI & W/O PRADEEPBHAI PATEL,SUDHABEN D/O KESHAVLAL CHABABHAI & W/O JAYPRAKASHBHAI PATEL,JAYANTIBHAI CHABABHAI PATEL,RITABEN D/O GOVINDBHAI CHABABHAI PATEL & W/O BHARATBHAI,MITABEN D/O GOVINDBHAI CHABABHAI PATEL & W/O RITESH MATADAR,PINALBEN D/O GOVINDBHAI PATEL & W/O NAIMESHBHAI PATEL &,NILAMBEN D/O GOVINDBHAI CHABABHAI PATEL & W/O VISHALBHAI,HEMANGBHAI JAYANTIBHAI PATEL,SAPNABEN W/O HEMANGBHAI JAYANTIBHAI PATEL,PURNIMABEN D/O JAYANTIBHAI CHABHABHAI PATEL & W/O KUNTALBHAI,NIPURNABEN D/O JAYANTIBHAI CHABABHAI PATEL & W/O KRUTINBHAI,USHABEN D/O KESHAVLAL CHABABHAI PATEL & W/O RAJUBHAI PATEL	,MR TATTVAM K PATEL
1323	AO/419/2009	9/12/2009	PATEL SAVITABEN JAYANTIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH),(MR FB BRAHMBHATT)	GANGARACHANA OWNERS' ASSOCIATION,BHIKHBHAI MAVJIBHAI MAHERIYA,BHAGWATI DEVELOPERS, THROUGH RAMESHCHANDRA GANPATLAL PARMAR	

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1324	AO/420/2009	8/2/2011	RUPAPRA RAMESHBHAI KARSAN,	(MR VIVEK N MAPARA)	VALIBEN KHODABHAI MUNGARA,KESARBEN KHODABHAI MUMGARA,KARSHANBHAI JETHABHAI	NOTICE SERVED,MR NEHAL R JOSHI,MS ARCHANA C RAVAL
1325	AO/421/2009	28/02/2011	ANIL BHOLABHAI PATEL,BHIKHABHAI MANIBHAI PATEL,NILPA BHIKHABHAI PATEL,VAISHALI BHIKHABHAI PATEL	MR NILESH A PANDYA	SAVITABEN WD/O CHANDUBHAI MAHIJIBHAI PARMAR,ASMITABEN CHANDUBHAI PARMAR,SURESHBHAI CHANDUBHAI PARMAR,ASHOKBHAI CHANDUBHAI PARMAR,MANIBEN MAHIJIBHAI PARMAR,SHABBIRBHAI MUSHABHAI PATEL,JAYENDRAKUMAR GOPALJI BAMNASIA,PRAHLADBHAI KESHAVLAL MODI,RAJNIKANT THOBHANDAS PATEL,RAVIBHAI KANJIBHAI PATEL	RULE SERVED,MR SK PATEL
1326	AO/422/2009	10/2/2014	SANGEMARMAR MEMBERS ASSOCIATION THRO.ITS PRESIDENT,PARAGBHAI,	MR PM DAVE	MAHESHBHAI RAJNIKANT MANDALIYA,KRUTI MITALBHAI SHAH SOLE PROPRIETOR OF CHANDAN FOUNDATION	NOTICE SERVED,MR AK CLERK
1327	AO/423/2009	16/04/2010	JAGMOHANSINGH GURUDARSHANSINGH DHIMAN,	MRS NASRIN N SHAIKH	HARMESHSINGH BRIJLALSINGH DHIMAN,	MR JA ADESHRA
1328	AO/424/2009	4/7/2017	JAGDISHCHANDRA TRIVEDI MANGER,	MR RS SANJANWALA	ASHA JAYANT SARAPH FOR HERSELFAND ON BEHALF OF TAMBWEKAR,	RULE SERVED,MR AJAY R MEHTA
1329	AO/425/2009	1/8/2014	SUJAL LEASING FINANCE LTD,	NOTICE SERVED	MOHAMMED HANIF A PATHAN,THE NEW INDIA INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
1330	AO/426/2009	28/04/2010	CHANDRAVADHAN DAHYABHAI BAROT,JITENDRA CHANDRAVADHANBHAI BAROT,VIPUL THAKOREBHAI PATEL,NEHAL KANTILAL ANIL	MR ASPI M KAPADIA	CHANDULAL VENILAL LALWALA,MANJUBEN CHANDULAL LALWALA,RAJESHKUMAR CHANDULAL LALWALA,MUKESH CHANDULAL LALWALA,ATUL CHANDULAL LALWALA	MR MP SHAH
1331	AO/427/2009	7/2/2011	PARESHBHAI NANUBHAI SHIROYA,PRAFULBHAI SHAMBHUBHAI PATEL,RAJENDRA HARIBHAI JOGANI	MR JR SHAH	BHAGWANDAS BABALDAS PATEL,MAHESH KALIDAS PATEL,VIKRAMBHAI RAMBHAI PATEL,RAMESHBHAI JETHIDAS PATEL,HARSADBHAI RAMBHAI PATEL	RULE SERVED,MR SANJAY A MEHTA,MR KKASHYAP K PUJARA
1332	AO/428/2009	22/12/2009	SAIYED RASHIDALI BABBARALI BUKHARI S/O BABBAR ALI MANJOORALI,	MR JF MEHTA	SAIYED KHILAFATHUSSAIN MANJOORALI BUKHARI,SIRAJALI MANJOORALI BUKHARI,AMJADALI G BUKHARI,SAIYED MUSAMIYA HAIDERBAZ RIZVI	,GIRISH PATEL ASSOC
1333	AO/429/2009	20/01/2010	ASTHA AUTOMOBILES PRIVATE LTD,	MS ARCHANA P PATEL	MEHSANA NAGARIK SAHKARI BANK LTD,	
1334	AO/430/2009	2/4/2014	MILAPCHAND JAYCHAND,	MR GM JOSHI	SANJAYBHAI GHANSHYAMBHAI VERMA,OFFICE OF RECOVERY OFFICER	RULE SERVED,(MRS MAUNA M BHATT),MR JINESH H KAPADIA
1335	AO/431/2009	8/4/2010	YOGESH HARISHCHANDRA VYAS,MRUDULA BHUPENDRA PUROHIT (DELETED),RAKSHA SUDHIR BAVADIA (DELETED),SAMIRBHAI HARISHCHANDRA VYAS	DELETED,MR NM KAPADIA	N R WAGHWALA,HINDUSTAN LEVEL LIMITED,M/S BROOKE BOND LIPTON (INDIA) LIMITED,M/B BARING PEACOCK FUND (MAURITIUS) LIMITED, THRO POA,BARING INTERNATIONAL INVESTMENT LTD, THRO CUSTODIAN,M/S SWADESHI CREDITS (P) LTD,MRUDULA BHUPENDRA PUROHIT,RAKSHA SUDHIR BAVADIA,	
1336	AO/432/2009	27/08/2010	PRAFULKUNVARBA NARENDRASINH JADEJA,	(MR NALIN K THAKKER)	PASHCHIM GUJARAT VIJ CO LTD,PASCHIM GUJARAT VIJ CO LTD	MR SP HASURKAR
1337	AO/433/2009	8/2/2010	VIJAYKUMAR RANCHHODLAL TRIVEDI,	MR SANJAY A MEHTA	JAYESH RANCHODLAL TRIVEDI, THROUGH POA KAUSHIKPRASAD RAMAN,KAMALBHAI MANILAL VAGHELA,KIRITBHAI MANILAL VAGHELA	
1338	AO/434/2009	7/2/2011	THAKOR BHALAJI RAMTAJI,THAKOR JAWANJI RAMTAJI,THAKOR VARSANGJI RAMTAJI,THAKOR BALDEVJI RAMTAJI	MR VIKRAM J THAKOR	THAKOR VECHATJI SURSANGJI,THAKOR CHANDABEN WD/O SURSANGJI RAMTAJI,HANSABEN D/O SURSANGJI RAMTAJI,KAILASHBEN W/O VECHATJI SURSANGJI,KAILASHBEN VECHATJI THAKOR, GUARDIAN & MOTHER OF MINOR,THAKOR NAGINJI AATAJI,THAKOR JAMNABEN WD/O AMBALAL AATAJI,THAKOR BABIBEN NAGINJI,THAKOR AMRUTJI NAGINJI,THAKOR SHAILESHKUMAR NAGINJI,PATEL DILIPBHAI NARANBHAI,PATEL SANJAY PURSHOTTAMBHAI	NOTICE SERVED BY DS,THAKKAR AND PAHWA ADVOCATES

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1339	AO/435/2009	14/06/2010	ISHWARJI DEHARAJI,LASIBEN D/O ISHWARJI DEHRAJI,CHERAJI S/O ISHWARJI DEHRAJI,KALIBEN D/O ISHWARJI DEHRAJI,SHANKARJI S/O ISHWARJI DEHRAJI	MR HD CHUDASAMA	HEIRS OF DECEASED JENAJI DHERAJI, BAHADURBHAI S/O JENAJI,BALDEVBHAI S/O JENAJI DEHRAJI,JAYESHBHAI RATILAL PATEL,NAVNITBHAI BABARBHAI PATEL,SOMBHAI JESINGBHAI DESAI,SHAKARABHAI JESINGBHAI DESAI,NIRMAL CORPORATION, THRO AUTHORIZED PARTNER, DHIREN MAFATLAL	
1340	AO/436/2009	13/01/2011	DINABEN NAROTAMDAS NAYNANI,	MR TARAK DAMANI	BAKHATBEN RAMCHANDRA NAYNANI,NARESH RAMCHANDRA NAYNANI,PARSOTAMDAS RAMCHANDRA NAYNANI,BHAVIK NARTODAMDAS NAYNANI,NARTODAMDAS RAMCHANDRA NAYNANI	,MR AFTABHUSEN ANSARI
1341	AO/437/2009	28/04/2011	MACCO SYSTEMS (INDIA) PRIVATE LIMITED,	MR MANAV A MEHTA	DHIMANT N SHAH,LALIT N SHAH	MR SATYAM Y CHHAYA
1342	AO/438/2009	14/12/2010	RAJESHBHAI JIVRAMBHAI DESAI,	THAKKAR AND PAHWA ADVOCATES	GANDAJI DHIRAJI,DHAYAJI DHIRAJI,MANEKBEN W/O BECHARJI DHIRAJI,PASHIBEN D/O BECHARJI DHIRAJI,MANIBEN D/O BECHARJI DHIRAJI,DASHRATHBHAI BECHARJI,AMRUTBEN D/O BECHARJI DHIRAJI,CHANDABEN D/O SHIVAJI JERAJI,GANGABEN W/O PRATAPJI SHIVAJI,RAMESHJI PRATAPJI,SHAMBUJI PRATAPJI,HARSHADJI PRATAPJI,HARGOVINDBHAI KAUSHALBHAI PANCHAL,NAGJIBHAI NODHABHAI BHARWAD,NATHABHAI KHUSHALBHAI PANCHAL,BHIKHABHAI TALJABHAI DESAI,VISHNUBHAI VITHALBHAI PATEL,SANKALBHAI PUNJABHAI PATEL,BHAGWANDAS VITHALDAS PATEL,JETHALAL PRABHUDAS PATEL	,NOTICE SERVED,RULE SERVED,UNSERVED EXPIRED (R),MR CB DASTOOR
1343	AO/439/2009	14/07/2010	LUCKY BHARAT GARRAGE PVT.LTD CO THROUGH ITS DIRECTOR JAGPAL,	MR BHARAT T RAO	KABIRWADI MANDIR TRUST,MAHANT BHAGWANDASJI GURUKISHANDASJI,MAHANT MOHANDASJI GURUKISHANDASJI,MAHANT MOHANDASJI GURUBHAGWANDASJI,CHAMPAKLAL VIRAJI PRAJAPATI,MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,AMARSING PANAGA,STATE OF GUJARAT	,GOVERNMENT PLEADER,(MR SUDHANSHU S PATEL),(MR NIRAL R MEHTA)
1344	AO/440/2009	30/12/2009	PRADIPBHAI KALYANSINGH JETHWANI,THAKURBHAI KAILASH BHATIA,MANJIRANA CHANDUBHAI KARSHANBHAI,JAGDISHKUMAR NATWARLAL.,KANCHANBEN NARESHKUMAR PARWANI,NAINABEN DILIPKUMAR AGRAWAL,PRAVINBHAI MANSUKHBHAI SOJITRA,BHANUBEN PRAVINBHAI SOJITRA,GHANSHYAMDAS PRABHUDAS SHIVLANI,JAYWANTIBEN GOVINDRAM KATARIA,SUNITA RAVIKUMAR SHARMA,LAXMANDAS GEHIMAL PARYANI,UMA CHARAM YADAV,MANOHARLAL TAKHATMAL,BHARTIBEN MANOHARLAL,TARUNKUMAR MRINTYUNJOY DHAWRYA	MR SK PATEL	KAMAL RAMESHKUMAR RANGLANI,SAVITA WD/O RAMESH RANGLANI,DINESH RAMESHKUMAR RANGLANI,MOHAN PRAHLAD HEDAU	,MR DR BHATT
1345	AO/1/2010	8/3/2010	SHRI UMIYA CO OP CREDIT SOCIETY LTD,	MR. YOGENDRA THAKORE	JAYANTIBHAI SOMABHAI MADHABHAIPATEL,AMBALAL BHIKHABHAI PATEL,SOMABHAI BECHARDAS PATEL,PRAHLADBHAI BHIKHABHAI PATEL	,MR.RAJESH B SONI
1346	AO/2/2010	6/4/2010	MIRABEN BHERUBHAI VAGHELA,RAJABHAI BHERUBHAI VAGHELA	MS SHILPA R SHAH	DEVABHAI LALBHAI WAGHELA,	MR KB PUJARA

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1347	AO/3/2010	16/10/2012	VIKRAMSINH LAGDHIRJI JADEJA,	MR RC SEJPAL	AMARSHIBHAI DAYABHAI DABHI DECEASED THROUGH LEGAL HEIRS,GUARIBEN WD/O AMARSHIBHAI DABHI THROUGH HERSELF AND HER,MOHANBHAI AMARSHIBHAI DABHI,LALJIBHAI AMARSHIBHAI DABHI,LILIBEN AMARSHIBHAI DABHI,MOTIBHAI DAYABHAI DABHI,DAYABHAI KESHABHAI DABHI,JENTIBHAI DAYABHAI DABHI,NARBHERAMBHAI VASHRAMBHJAI SHIRVI	,NOTICE SERVED BY DS,MR AB MUNSHI,MR ASHISH H SHAH,MR DHAVAL D VYAS,MS AMRITA AJMERA
1348	AO/4/2010	16/10/2012	DAYABHAI KESHABHAI DABHI,JENTIBHAI DAYABHAI DABHI	MR AB MUNSHI	AMARSHIBHAI DAYABHAI DABHI DECEASED THROUGH LEGAL HEIRS,GAURIBEN WD/O AMARSHIBHAI DABHI THROUGH HERSELF AND HER MINO,MOHANBHAI AMARSHIBHAI DABHI,LALJIBHAI AMARSHIBHAI DABHI,LILIBEN AMARSHIBHAI DABHI,MOTIBHAI DAYABHAI DABHI,VIKRAMSINH LAGDHIRJI JADEJA,NARBHERAMBHAI VASHRAMBHAI SHIRVI	,MR ASHISH H SHAH,MR RC SEJPAL,MR DHAVAL D VYAS,MS AMRITA AJMERA
1349	AO/5/2010	2/2/2010	HANSABEN JIVANBHAI @ HANSABEN GORDHANBHAI,	MR CB DASTOOR	RANMALBHAI JIVANBHAI,PRAKASHBHAI JIVANBHAI,HIMMATBHAI JIVANBHAI DECEASED THROUGH LEGAL HEIRS,HARSHABEN HIMMATBHAI DECEASED,VISHAL HIMMATBHAI,VIJAY HIMMATBHAI,GAUTAM HIMMATBHAI,MAHENDRA JIVANBHAI,GUNVANTBHAI JIVANBHAI,RAJESHBHAI JIVANBHAI,KISHOREBHAI JIVANBHAI,MANIBEN JIVANBHAI,PUSHPABEN JIVANBHAI,DEVUBEN JIVANBHAI SARVAIYA,AMITBHAI VRUJLAL TRANBADIYA,VRUJLAL RAMJIBHAI TRANBADIYA,PARESHBHAI NARANBHAI GOHIL,MAGANLAL BHAGWANJIBHAI KALARIYA,SAMIR MAGANLAL KALARIYA,GOBARBHAI GANDUBHAI PANSURIYA,HARILAL CHATRABHUJ FALDU (PATEL),BAVANJIBHAI KARSHANBHAI DADHANIYA,SUBHASHBHAI TRIKAMBHAI SITAPARA	,MR BHAVIN S RAIYANI
1350	AO/6/2010	10/3/2011	MATRIX TELECOM PVT LTD,	SINGHI & CO	MATRIX CELLULAR SERVICES PVT LTD,	MR CHIRAG H PAREKH
1351	AO/7/2010	17/06/2010	USHABEN WD/O HARGOVINDBHAI PARBHUBHAI PATEL,NARENDRA HARGOVINDBHAI PATEL	(MR CL SONI)	GHANSHYAM BABULAL PATEL,HITESH BABULAL PATEL	NOTICE SERVED,MR CJ VIN
1352	AO/8/2010	5/3/2010	DHANESHKUMAR HUNDRAJ BULCHANDANI,	MR GAURANG K PATEL	HIRALAL HUNDRAJ BULCHANDANI,	
1353	AO/9/2010	18/01/2010	ANILKUMAR RAMKISHAN AGRAWAL (GUPTA),	MR DAKSHESH MEHTA	HEMANT RAMKUMAR GUPTA,	MR MANOJ N POPAT
1354	AO/10/2010	19/04/2016	KAPILBHAI ISHWARBHAI PATEL, LEGAL HEIR OF ISHWARBHAI MANI,	MR DHAVAL D VYAS	DINESHBHAI MANIBHAI PATEL DECD.THRO HEIRS,VEENABEN D/O DINESHBHAI MANIBHAI PATEL W/O JAYESH N. PATEL,HEENABEN D/O DINESHBHAI MANIBHAI PATEL W/O JAYESH BHARAT PAT,PRAKASH DINESHBHAI PATEL S/O DINESHBHAI MANIBHAI PATEL,MULJIBHAI MANIBHAI PATEL,NARANBHAI MANIBHAI	DECEASED LITIGANT,MR JAYESH A DAVE,MR RD DAVE,MR ARPIT A KAPADIA
1355	AO/11/2010	12/4/2010	GULAB BHANUBHAI PARIKH,	MR HEMANT S SHAH	DABUR INDIA LIMITED,	
1356	AO/12/2010	13/04/2010	ANILKUMAR RATILAL KACHHADIA,	MR MP SHAH,MS. KRUTI M SHAH	DINESHBHAI RANCHHODBHAI PATEL,BABUBHAI HIRACHAND SHAH,HAJABHAI JETHABHAI BHARWAD,GUNVANTLAL @ JASHWANTBHAI ISHWARBHAI PATEL	,MR NV GANDHI

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1357	AO/13/2010	15/04/2010	BHARWAD TIDABHAI JINABHAI,	MR MRUGEN K PUROHIT	BIPINBHAI MAVJIBHAI RATHOD,HIRABEN MAVJIBHAI,JAYESHBHAI MAVJIBHAI RATHOD,BHANUBEN KAUSHIKBHAI DODIYA,KIRANBEN KISHORBHAI DUDHEJIYA,HANSABEN MOHANBHAI PARMAR,RAJPUT SURA PUNJA,ASHOKBHAI SURABHAI RATHOD,KADVIBEN SURABHAI RATHOD,VIJYABEN NAVINBHAI PARMAR,RAJPUT NATHA PUNJA,PRAFULBHAI NATHABHAI RATHOD,RAJUBEN NATHABHAI,PRAVINABEN BHUPATLAL DODIYA,MANJULABEN DINESHBHAI DODIYA	
1358	AO/14/2010	8/2/2010	RAKESH MANEKLAL MODI,MANEKLAL BHIKHABHAI MODI	MR ARPIT A KAPADIA	DHARMESH RAMESHCHANDRA INTWALA,JAYANTIBHAI KARSANBHAI S/O KARSANBHAI AMTHABHAI,LILABEN WD/O HEMANTBHAI KARSANBHAI,URMILABEN D/O KARSANBHAI AMTHABHAI,RAMILABEN D/O KARSANBHAI AMTHABHAI,SUSHILABEN D/O KARSANBHAI AMTHABHAI	
1359	AO/15/2010	17/01/2011	SUNILKUMAR MUKESHBHAI PATEL,	MR SUNIL S JOSHI	MANUBHAI BHAILALBHAI SHARMA,HIMGIRI CASTING PVT LTD, THROUGH MANAGING DIRECTOR,MUKESHBHAI REVANDAS PATEL,BHAVIKABEN MUKESHBHAI PATEL	MR ASHOK N PARMAR,MR BRIJESH S PATEL
1360	AO/16/2010	16/04/2010	KOLI CHANABHAI MOHANBHAI,MALAKIYA DHANABHAI MOTIBHAI BHANABHAI	(MR KAMAL M SOJITRA)	DEVSIBHAI GANESHBHAI KOLI,	
1361	AO/17/2010	19/04/2010	MANJUULABEN NARSANGDAS KELAIYA, THRO' POA UMANGKUMAR HASMUKH,	MR NIRAD D BUCH	RAMSING MOHANLAL KELAIYA,KANAKRAI RAMSING KELAIYA,HARESH RAMSING KELAIYA,RANJIKANT RAMSING KELAIYA,VIPUL RAMSING KELAIYA,BALVANTSING RAMSING KELAIYA	
1362	AO/18/2010	14/12/2010	JAYANTIBHAI KESHABHAI PATEL,PARESHBHAI JAYANATIBHAI PATEL,MANJULABEN JAYANTIBHAI PATEL,TULSHIBHAI VRINDAVAN PATEL,PRAKASHBHAI TULSHIBHAI PATEL, THROUGH POA TULSHIBHAI VRINDA-,SHARDABEN TULSHIBHAI PATEL	(MR PRAFUL J BHATT),MR. VN. SEVAK	VITHALJI MAFAJI THAKORE, DECEASED THROUGH LEGAL HEIRS,JAYANTIJI VITHALJI THAKORE,SHARDABEN WD/O KANTIJI VITHALJI THAKORE,MADHUBEN D/O VITHALJI MAFAJI THAKORE,KAILASHBEN D/O VITHALJI MAFAJI & W/O RAJAJI VAGHAJI THAKORE,AJITKUMAR RAJAJI THAKORE,ASHOKKUMAR RAJAJI THAKORE,BOTHAJI VISAJI THAKORE,SATAJI BOOTHAJI THAKORE,BHIKHIBEN D/O BOTHAJI VISHAJI THAKORE,SANTOKBEN D/O BOTHAJI VISHAJI THAKORE	,RULE SERVED,MR SUNIL S JOSHI
1363	AO/19/2010	20/04/2010	RAMESHBHAI BECHARBHAI PATEL,	MR NK MAJMUDAR	SURESHBHAI RAMANBHAI PATEL,TRUSHABEN SHAILESHBHAI PATEL,JAYANTIBHAI SHAMALBHAI PATEL,SHIVABHAI JINABHAI PARMAR,PARAGBHAI SHIVABHAI PARMAR,SHANABHAI SHIVABHAI PARMAR,RAMESHBHAI PARAGBHAI PARMAR,DIPAKBHAI SHANBHAI PARMAR,ASHOKBHAI PARAGBHAI PARMAR,BHAILALBHAI PARAGBHAI PARMAR	
1364	AO/20/2010	5/4/2010	M/S ARIHANT CERAMICS, THROUGH PARTNER, DILIPBHAI HARILAL,	(MR AJ SHASTRI)	M/S ANCHOR CERAMICS,HASMUKBHAI CHHANABHAI NAGVADIYA,CHUNILAL THAKARSINBHAI NAGVADIYA,VALLABHDAS CHHANABHAI NAGVADIYA,VINODBHAI CHHANABHAI NAGVADIYA,MUKESHBHAI CHHANABHAI NAGVADIYA	MR SATYEN B RAWAL

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1365	AO/21/2010	21/04/2010	GUJARAT INSTITUTE OF HOUSING & ESTATE DEVELOPERS,JANAK BAROT,RASMIN PATEL	MR BM MANGUKIYA,MR TARAK DAMANI	GUJARAT INSTITUTE OF HOUSING & ESTATE DEVELOPERS LTD,RUSHABHBHAI N PATEL,JAXAY S SHAH,YOGESHBHAI CHANDARKANTBHAI BHAVSAR,SANJAYBHAI AMBALAL JAIN,UMANGBHAI HIRALAL THAKKAR,SURESHBHAI DAHYABHAI PATEL,DIPAKKUMAR BALDEVBHAI PATEL	SINGHI & CO
1366	AO/22/2010	8/2/2010	ABDULKARIM HUSEIN MIYA,	MR DAKSHESH MEHTA	MANAGER,AKHTAR LIYAKAT NARU,PARVEZ LIYAKAT NARU,GULMMOHMAD HUSEIN MIYA	
1367	AO/23/2010	11/1/2011	MAYUR V LODHIYA OF RAJKOT,	MR MEHUL S SHAH,(MR SURESHM SHAH)	M/S SWATI LAND DEVELOPERS PVT LTD,GOPALBHAI KARSANBHAI PATEL	,MR DJ BHATT
1368	AO/24/2010	11/1/2011	VAJUBHAI @ VARJLAL TAPUBHAI LODHIYA, KARTA OF HUF OF TAPU,	MR MEHUL S SHAH,(MR SURESHM SHAH)	M/S SWATI LAND DEVELOPERS PVT LTD,GOPALBHAI KARSANBHAI PATEL	,MR DJ BHATT
1369	AO/25/2010	18/01/2011	DHIRENDRA KHUSHALDAS AGAJA,SANJAY DHIRENDRA AGAJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	NAVNEETBHAI HIRABHAI RATHOD,MANISH N MAKWANA	,MR J G VAGHELA,MR BT GADHAVI
1370	AO/26/2010	25/01/2011	HARIBHAI KHODABHAI KAPADIA,DAYABHAI HARIBHAI KAPADIA,MAHESHBHAI HARIBHAI KAPADIA,KASHMIRABEN HARIBHAI KAPADIA,HARSHIDABEN HARIBHAI KAPADIA,MADHUBEN HARIBHAI KAPADIA,HANSABEN HARIBHAI KAPADIA	MR AR THACKER	MAYURSINH ANIRUDHSINH JADEJA,RAJESHBHAI HANSRAJBHAI RADADIYA,VALJIBHAI JELUBHAI,LABUBHAI JADAVBHAI,MADHUBEN VALLABHBHAI,GAMBHIRSINJ JILUBHA JADEJA,DHARMENDRASINH GAMBHIRSINH JADEJA,ANANTRAI GIRDHARLAL DHRUV,BHAGUBHAI BHIKHABHAI DODIYA,DARIA BUILDER PVT LTD,SHIVJI JIVANJI,MANSUKHBHAI KANJIBHAI BALADHI,RAMESHBHAIU VALLABHBHAIA GAJERA,DEVRAKHI DHANABHAI,BHAGUBHAI BHIKHABHAI DODIYA,DULABHAI VALABHAI HONGA,GOVINDBHAI SHAMJIBHAI RAMPARIYA	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY RPAD (N),MR RC KAKKAD,THAKKAR AND PAHWA ADVOCATES
1371	AO/27/2010	19/01/2010	GANCHI NABIBHAI RAHIMBHAI,	MS SONAL D VYAS	MAMLATDAR,COLLECTOR	
1372	AO/28/2010	19/01/2010	SHANKARBHAI SONABHAI VANKAR,	MS SONAL D VYAS	MAMLATDAR,COLLECTOR	
1373	AO/29/2010	21/01/2010	MEGHJIBHAI GOKALBHAI NARIYA,	(MR RM PARMAR)	THOBHAN LIMBABHAI NARIYA,	
1374	AO/30/2010	18/02/2010	JIMMI ALIAS JAYRAJSINH AMITSINH JETHWA,	MR SAURABH M PATEL	RAFIKKHAN SHAMSHERKHAN PATHAN,JYOTIBEN THAKORBHAI SONI,KISHORBHAI AMARSINH BHIMANI,RAJESH KHIMJIBHAI PRAJAPATI,R K DEVELOPERS-PARTNERSHIP FIRM	,MR NILESH A PANDYA
1375	AO/31/2010	1/3/2011	SAVITABEN BHAILALBHAI PATEL,AMRISHBHAI BHAILALBHAI PATEL,RAMCHANDRA AMBALAL PATEL,JASHWANTLAL AMBALAL PATEL THROUGH THEIR POA	MR P A MEHD	VIMAL INDUSTRIAL PRODUCTS,KUBERSINGH ANOPSINGH DARBAR,INDIAN OVERSEASE BANK,REAL DETECTIVE AND SECURITY ORGANIZATION PVT LTD,DHIRUBHAI GOVINDBHAI VAGHELA,BABULAL NANANDAS PATEL,SATISH KUMAR PANDAY	NOTICE SERVED BY DS,MR. B.S.SUPEHIA,MR BHUSHAN B OZA,MR ANIP A GANDHI

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1376	AO/32/2010	11/8/2014	NILA INFRASTRUCTURE LIMITED THRO'DIRECTOR-,	THAKKAR AND PAHWA ADVOCATES	BABUJI KESHAJI THAKOR,MADHAJI KESHAJI THAKOR,DEVAJI KESHAJI THAKOR,JASHIBEN D/O KESHAJI MANGAJI THAKOR,KAMUBEN D/O KESHAJI MANGAJI THAKOR,KESHAJI MANGAJI THAKOR FOR SELF&ALSO AS KARTA OF HUF,LILAJI BUDHAJI THAKOR FOR SELF&ALSO AS KARTA OF HUF,VAJAJI BUDHAJI THAKOR FOR SELF&ALSO AS KARTA OF HUF,CHAKAJI BUDHAJI THAKOR FOR SELF&IN CAPACITY AS,BALDEVJI BUDHAJI THAKOR FOR SELF&ALSO IN CAPACITY AS,SHANAJI BUDHAJI THAKOR FOR SELF&ALSO IN CAPACITY AS,GAURIBEN BUDHAJI D/O MANGAJI THAKOR,RAMESHCHANDRA LAHERCHAND SHAH,RUPESHKUMAR HARIBHAI THAKKAR,PIYUSHKUMAR THAKARSHIBHAI THAKKAR,VAGHUBHAI KARSANBHAI DESAI,SURESHBHAI RANCHHODBHAI THAKKAR,BABUJI MANAJI THAKOR,NISHIT BABULAL SHAH THRO' POA TEJAS BABULAL SHAH,RAJESHBHAI JIVRAJBHAI DESAI,R J D BUILDCON LTD THRO' DIRECTOR	NOTICE SERVED,RULE SERVED,MR PR NANAVATI,(MS NISHA M THAKORE)
1377	AO/33/2010	13/07/2010	MEKASTER ENGINEERING LTD (FORMELY KNOWN AS MEKASTER VAL,	MR RC JANI	POLYSET PLASTICS PVT LTD THROUGH ITS MANAGING DIRECTOR,	MR NK MAJMUDAR
1378	AO/34/2010	29/01/2010	GAGUBHA JORUBHAI ZALA,VIKRAMSINH JORUBHA ZALA,SAJJANSINH JORUBHA ZALA	MR. D. P. KINARIWALA	BAJIRAJBA JORUBHA ZALA,RAJENDRASINH JORUBHA ZALA,HIRABA NIRUBHA JADEJA D/O JORUBHA K RANA (ZALA)	
1379	AO/35/2010	28/02/2011	MAHESHBHAI ARVINDBHAI KOTHARI,	(MR A J PATEL)	DAHYABHAI DAMODAR (DECEASED) THROUGH LEGAL HEIRS,HARIOM DAHYABHAI UPADHYAY,ASHOKBHAI DAHYABHAI UPADHYAY,BHAVNA DAHYABHAI UPADHYAY,PATEL KAMLABEN BHOGILAL,PATEL GHANSHYAM BHOGILAL,PATEL NIRUBEN BHOGILAL,PATEL KAMLESHBHAI BHOGILAL,PATEL NAYANABEN BHOGILAL	,MR JAYESH A DAVE
1380	AO/36/2010	29/10/2010	JANI JANAKBHAI MUKUNDLAL,JANI DILIPBHAI MUKUNDLAL	MR JAL S. UNWALLA	PATEL KANUBHAI PRABHUDAS,	MR YN RAVANI
1381	AO/37/2010	14/12/2010	VINODBHAI ASHABHAI PATEL,	MR PREMAL R JOSHI	JAGDISHBHAI MANILAL PATEL SINCE DECEASED,PADMABEN WD/O JAGDISHBHAI PATEL,PARESHBHAI JAGDISHBHAI PATEL,PRAGNESHBAHI JAGDISHBHAI PATEL,ANITABEN JAGDISHBHAI PATEL,MINABEN D/O MANILAL MAYURBHAI PATEL,MAYABEN D/O MANILAL MAYURBHAI PATEL,MUKUNDBHAI MAGANBHAI,HASMUKHBHAI JAVANMAL SHAH,SANJIVBHAI KIRITBHAI,JAYANTIBHAI SAKALCHAND PATEL,NARANBHAI KESHAVBHAI PATEL,NARESHBAHI HANSRAJ PATEL,JITENDRA TULSIDAS PATEL,RAMESHBHAI TRIKAMBHAI LALPADHIA	,MR. BHARGAV N. BHATT,MR MEHUL S SHAH,(MR SURESHM SHAH),MR.D K.PUJ,MR LALIT K BABULKAR
1382	AO/39/2010	3/3/2010	JAVED AHMED ABDUL SATTAR KURESHI,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	NOTICE SERVED BY DS,MR DHAVAL G NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1383	AO/40/2010	20/01/2011	PRAVINSINH DHIRUBHA ZALA,	MR RAVINDRA SHAH,MRS KANAN R SHAH	KHUSHALCHAND RAICHAND KOTHARI SINCE DECD. THROUGH MANOJBHAI,DIPIKABEN MANOJBHAI KOTHARI POA HOLDER MADHUKARBHAI K,NEHALBEN MANOJBHAI KOTHARI POA HOLDER MADHUKARBHAI K,SACHINBHAI MANOJBHAI KOTHARI POA HOLDER MADHUKARBHAI K,SUMANBHAI KHUSHALCHAND KOTHARIPOA HOLDER MADHUKARBHAI K,MAHESHBHAI KHUSHALCHAND KOTHARI POA HOLDER MADHUKARBHAI K,MADHUKARBHAI KHUSHALCHAND KOTHARI,JYOTSNABEN KHUSHALCHAND KOTHARI POA HOLDER MADHUKARBHAI K,RASILABEN KHUSHALCHAND KOTHARI POA HOLDER MADHUKARBHA,USHABEN KHUSHALCHAND KOTHARI POA HOLDER MADHUKARBHAI K,HASMUKHLAL BABULAL CHAUHAN	,NOTICE SERVED BY DS,MR SATYEN B RAWAL,MR SP MAJMUDAR,MR P P MAJMUDAR
1384	AO/41/2010	2/2/2010	SHANKAR MADIYA BHURIYA,VALCHAND MADIYA BHURIYA THROUGH LEGAL HEIRS,CHANCHIBEN VALCHAND MADIYA,RUPSING VALCHAND MADIYA,TERSING VALCHAND MADIYA,PARSING VALCHAND MADIYA,HARSING VALCHAND MADIYA,JESING VALCHAND MADIYA,LAXMAN VALCHAND MADIYA,LILABEN VALCHAND MADIYA,SAVITABEN VALCHAND MADIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	RASILABEN VIRSINGBHAI NINAMA,	(MR PJ VYAS)
1385	AO/42/2010	19/02/2010	SAURASHTRA CHEMICALS LIMITED (ERSTWHILE VXL INDIA LIMITED),	NANAVATI ASSOCIATES	CHHAYA NAGARPALIKA,COLLECTOR,DIRECTOR OF MUNICIPALITY	,NANAVATY ADVOCATES
1386	AO/43/2010	4/3/2010	ASHOK POPATLAL DATANI,PRAFUL KANTILAL KANANI,VIYAJ @ BHOLO VINOD SAYANI,MANISH SHANTILAL SAYANI,JENTI MULJI THAKKAR,HASMUKH TOPANDAS TANNA,HITESHPARI MAGANPARI GOSAI,BHARAT BABULAL PANCHOLI,MUKESH KAKUBHAI JOSHI,JITENDRA RANCHHODDAS MODI	MS MEGHA JANI	TRIBHOVAN GOKALDAS DATANI,GEETABEN W/O PRAKASHCHANDRA TRIBHOVANDAS DATANI,ASHWINKUMAR TRIBHOVANDAS DATANI,CHETANKUMAR S/O PRAKASHCHANDRA TRIBHOVANDAS DATANI,USHABEN D/O TRIBHOVANDAS DATANI W/O GORDHANDAS SOMAIYA,KISHOREKUMAR NARSIDAS DATANI,ANILKUMAR GORDHANDAS TANNA,MULRAJ GOPALDAS BRACHHA,NILESHKUMAR GOPALDAS RAITHATHA,DILIPBHAI JESABHAI MARKHIBHAI GORIYA,JENTILAL CHHAGANLAL DATANI,ASHOKKUMAR MANGALDAS VITHLANI,VINODRAI AMRUTLAL LAKHANI,SUDHIR BHANJI POPAT,DILIPKUMAR AMRUTLAL BARCHHA,DIPAKKUMAR DEVJIBHAI DATANI,BIPINKUMAR DAYALJI GOKANI,NAROTAMDAS MEGHJI,HASMUKHRAI KHIMJI KOTECHA,ASHOK THAVARDAS GOKANI,RAMESH HARIDAS DAVDA,RASIKLAL OCHHAVLAL MAPARA,RUHTESH PRABHUDAS TANNA,RAKESH GORDHANDAS RAJA,DALVADI VINODRAI DHANJI,JITENDRA HEMATLAL MAJITHIYA,SANDIP KISHORBHAI MASHARU,TEJAS AMRUTLAL VAYA,SUBHASH MANGALDAS DAVDA,DILIPKUMAR RATANSHI,VIJAY SHIVRAMBHAI KHATRI,YOGESH ODHAVJIBHAI MOTANI,NARANBHAI GOVINDBHAI LATHIYA,NATHALAL LILADHAR BADIYANI,BHARATKUMAR CHATRABHUJ KANANI,NATHALAL KALIDAS PABARI,NATUBHAI BHANJIBHAI BHAYANI	,NOTICE NOT RECD BACK,MR JAYANT P BHATT,MR JEET J BHATT
1387	AO/44/2010	8/3/2010	BHARATBHAI RATILAL SHAH,	MR AS ASTHAVADI	AHMEDABAD MUNICIPAL CORPORATION,	

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1388	AO/45/2010	27/04/2010	AMIN PATEL & COMPANY, THROUGH PARTNER, ARVINDBHAI PURSHOTTAM,	MR JITENDRA M PATEL	SHANTILAL DALPATBHAI MISTRI,PRAJAPATI RAVJIBHAI DHANJIBHAI,PRAJAPATI MANUBHAI MOHANBHAI,PRAJAPATI BUDHARBHAI MOHANBHAI,RAMANI PRAVINBHAI PURSHOTTAMBHAI,PRAJAPATI DHARAMSINH PURSHOTTAMBHAI,HARSHADBHAI NATHABHAI PATEL,SECRETARY, M/S SNSKRUTI EDU. SOC., SMT. GAYATRI PRAKASH	
1389	AO/46/2010	27/04/2010	PRATHVIRAJSINH @ ANIRUDDHSINH MAHENDRASINH JADEJA,TAKHATSINH NAVALSINH JADEJA	(MR HEMANG R RAWAL)	MAHENDRASINH HETUBHA JADEJA,TARSI SAMAT KOLI,NARSI SAMAT KOLI,BHACHIBAI WD/O LATE SAMAT AMARA KOLI	
1390	AO/48/2010	10/2/2010	KETANBHAI DAHYABHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	HARIOMBHAI DAHYABHAI UPADHYAY LEGAL HEIRS OF DAHYABHAI,ASHOK DAHYABHAI UPADHYAY LEGAL HEIRS OF DAHYABHAI,HARISHBHAI PARSHOTTAMBHAI PATEL LEGAL HEIRS OF DAHYABHAI,SHANTILAL KHUSHALBHAI PATEL LEGAL HEIRS OF DAHYABHAI,CHAMPABEN WD/O GOVINDBHAI PATEL LEGAL HIERS OF GOVIND,SHAILESHBHAI GOVINDBHAI PATEL W/O SANJAYBHAI KANTIBHAI,KIRANBEN GOVINDBHAI PATEL W/O SANJAYBHAI KANTIBHAI,HARSHABEN GOVINDBHAI PATEL W/OMITESHBHAI NATUBHAI PATEL,CHHAYABEN GOVINDBHAI PATEL W/OATULBHAI ARVINDBHAI PATEL,VAISHALIBEN HARISHBHAI PATEL	,MR PARTHIV B SHAH
1391	AO/49/2010	8/3/2010	MANAGING DIRECTOR OF MODERN TUBES INDUSTRIES,MANAGING DIRECTOR OF MODERN TUBES INDUSTRIES	MR PR THAKKAR	SHAH PRAMODBHAI NATWARBHAI,SANJAYBHAI NATWARBHAI,KESRISINH PRATAPSINH PARMAR,PATEL DAHYABHAI N	,MR SP MAJMUDAR,MR P P MAJMUDAR
1392	AO/51/2010	2/4/2014	MAKVANA PRUTHIVISINH SUJSINH,MAKVANA INDUBA PRUTHVISINH,MAKVANA KAILASBA PRUTHVISINH,MAKVANA PUNAMBA PRUTHVISINH,MAKVANA RINKUBA PRUTHVISINH,MAKVANA AVTARSINH PURTHVISINH,MAKVANA KANDARPSINH PURTHVISINH,MAKVANA YUVRAJSINH PURTHVISINH,MAKVANA MADANSINH SUJSINH,MAKVANA NANDUSINH SUJSINH	MR R.K.MANSURI	PATEL DINESHBHAI PURSHOTTAMBHAI,PATEL MAYURESH DINESHBHAI,PATEL ANKIT DINESHBHAI	MR JV JAPEE
1393	AO/52/2010	21/09/2010	ARUN PAHWA,	MR RAVI KARNAVAT	DOSHION LIMITED,DOSHION VEOLIA WATER SOLUTIONS	MR RAHUL K PANDYA
1394	AO/53/2010	30/04/2010	SHEKHARBHAI NEMCHAND DHANAVAT,	MR SATYAM Y CHHAYA	ANTIM RAJENDRABHAI JAIN,	
1395	AO/54/2010	19/02/2010	SPICE-ONE FOODS PRODUCTS PVT LTD,PRAMODBHAI CHATURBHAI PATEL,NIMABEN PRAMODBHAI PATEL	MR CG SHARMA	PARTH FOOD PRODUCTS PVT LTD THROUGH ITS CHAIRMAN-MANAGING,	MR GA KADRI
1396	AO/55/2010	19/03/2014	DHARMESH MANILAL PATEL,	(MR VM PANCHOLI)	ISHWARBHAI NAGJIBHAI THAKOR,MANGUBEN NAGJIBHAI THAKOR THROUGH POA HOLDER DINESHKUMAR,KANTIBEN WD/O KALUBHAI @ BHAGWANBHAI,GAFURBHAI NAGJIBHAI THAKOR,KESHIBEN BHAYJIBHAI THAKOR,RAJUBHAI BHAYJIBHAI THAKOR	RULE SERVED BY DS,MR JN JADEJA,MR TATTVAM K PATEL
1397	AO/56/2010	1/7/2010	RAJESHKUMAR AMBARAM THAKOR,	MR SK PATEL	RAMESHBHAI MANISHANKAR TRIVEDI,AMBARAM JENAJI THAKOR	,MS TRUSHA K PATEL
1398	AO/57/2010	25/01/2011	PRADIPBHAI NAROTTAMDAS PATEL,	MR. VN. SEVAK,MR CHAITANYA M VYAS	KAMLESHBHAI NANUBAH THAKKAR,	MR NARENDRA CHAUHAN
1399	AO/58/2010	4/5/2010	NARESHKUMAR KANTILAL SHAH,	MR AR GUPTA	ISHVARYA APARTMENTS PVT LTD,ISHAN CORPORATION PROPRIETORSHIP FIRM OF,VASUPUJYA DEVELOPERS PVT LTD	

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1400	AO/59/2010	1/3/2011	KERSI FARAMJI DALAL,	MR KF DALAL	ROOKSHAN W/O SHIVJITSING,SHIVJITSING (EX.ARMY MAIN),TINA W/O ASHOK SHEORAN,ASHOK SHEORAN (MAJOR GENERAL).,DHUNBEN NOISHER MEDORA	NOTICE SERVED,MR DC DAVE
1401	AO/60/2010	30/04/2010	PATEL SHANTABEN WD/O PARSHOTTAMBHAI CHATURDAS,PATEL HIRABEN D/O PARSHOTTAMBHAI CHATURDAS AND W/O AMRUTLAL,PATEL DAHIBEN D/O PARSHOTTAMBHAI CHATURDAS W/O,PATEL JYOTSNABEN D/O PARSHOTTAM CHATURDAS AND W/O,PATEL SITABEN @ GITABEN D/O PARSHOTTAM CHATURDAS PATEL,PATEL RAIBEN @ PUSHPABEN D/O PATEL PARSHOTTAM CHATURDAS,PATEL DAXABEN D/O PATEL PARSHOTTAM CHATURDAS AND W/O	MR P P KASVALA	KAUSHIKKUMAR SHENDHABHAI DESAI,PATEL MAHENDRAKUMAR KANJIBHAI,PATEL HITENDRAKUMAR KANTILAL	
1402	AO/61/2010	24/01/2011	JIGNESHBHAI CHINUBHAI PATEL,DAXABEN D/O POPATBHAI BECHARBHAI PATEL AND W/O	MR JIGAR P RAVAL	HARESHBHAI PUJABHAI PRAJAPATI,NATUBHAI ATMARAM PRAJAPATI,ROHITBHAI RATIBHAI PATEL,MAHESHBHAI RATIBHAI PATEL,VISHNUBHAI RATIBHAI PATEL,NITINBHAI RATIBHAI PATEL,GODAVARIBEN WD/O RATIBHAI BHAIJIBHAI	DELETED,MR HR PRAJAPATI
1403	AO/62/2010	21/01/2011	BHIMSHIBHAI DEVANANDBHAI BELA,	MR PM LAKHANI,MRS R P LAKHANI,MS NEELA K LAKHANI	PRABHUDASBHAI NATHABHAI PATEL,STATE OF GUJARAT DELETE	NOTICE SERVED BY DS,DELETED,MR HASIT H JOSHI
1404	AO/63/2010	14/02/2011	KANTABEN PARSHOTTAMDAS PATEL,LEELABEN BIPINBHAI KADIYA,GEETABEN DINESHBHAI KADIYA,KANTILAL MAGANLAL JANI,VISHNUBHAI SHAMBHUBHAI PATEL,RASMITA NARESHBHAI PATEL,KAMLESHBHAI PATEL,SHOBHANABEN RAMESHBHAI PATEL,PANKAJBHAI PATEL,GOVINDBHAI SOMABHAI PATEL,YOGESHBHAI GANPATRAO PATEL,GEETABEN DIGVIJAYSINGH ZALA,MANIBEN SHAKALCHAND PATEL,SANJAYKUMAR NATVARLAL PATEL	MR JINESH H KAPADIA	SENDHABHAI MANILAL SATHVARA,DEPUTY ESTATE OFFICER	DS AFF.NOT FILED (N),MR HR PRAJAPATI
1405	AO/64/2010	14/02/2011	VALIMOHAMMED RASULBHAI VAJAWALA,	MR NV GANDHI	NINA WD/O ALLARAKHA RASULBHAI VAJAWALA(DELETED AS PER ORDER',AVIT SON OF ALLARAKHA RASULBHAI VAJAWALA(DELETED ASPER ORDER,BABY PARIN DAUGHTER OF ALLARAKHA RASULBHAI VAJAWALA(DELETED),SAKINABEN WD/O YUSUFBHAI,BILKISHANU ISMAILBHAI MANSURI,NASRIN JAFARBHAI MANSURI,SOHEL YUSUFBHAI MANSURI,HASINABANU YUSUFBHAI MANSURI,RABIABEN WD/O ISMAILBHAI,NISARBHAI ISMAILBHAI MANSURI,MOHD. YASINBHAI ISMAILBHAI MANSURI,MADINABANU HARUNBHAI MANSURI,ALTAFBHAI ISMAILBHAI MANSURI,YUSUFBHAI ISMAILBHAI MANSURI,GULSHANBEN WIFE OF ISMAILBHAI,SHIRINBEN WIFE OF JAFFARBHAI,IMTIYAZ JAFARBHAI MANSURI,ASHRAF JAFARBHAI MANSURI,SABINABANU KHALIDBHAI MANSURI,SAJEDA MUSISHBHAI MANSURI,IMRAN JAFARBHAI MANSURI,SALMABEN WIFE OF JAFFARBHAI,VAHIDABANU ALTAFBHAI MANSURI,RUBINABANU ASHRAFBHAI MANSURI,NAUSHADBHAI JAFARBHAI MANSURI,KAUSHARBANU SALIMBHAI MANSURI,RAZIABEN WIFE OF IQBALBHAI,ASHRAF JAFARBHAI MANSURI,NAZIMA JAVED AHMAD DEHALVI,ASLAM SAHJIADKHAN MANSURI	,NOTICE SERVED,NOTICE SERVED BY DS,DELETED,(MR PARESH M DARJI)

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1406	AO/65/2010	13/09/2010	NANUBHAI GHELABHAI BHARWAD,	MR DHAVAL M BAROT	MANOJBHAI OMPRAKASHBHAI,SHYAMLAL MAHAVIR PRASAD,DEVABHAI GHELABHAI BHARWAD	RULE SERVED,RULE UNSERVED,MR SHITAL R PATEL
1407	AO/66/2010	13/09/2010	NANUBHAI GHELABHAI BHARWAD,	MR DHAVAL M BAROT	MANOJBHAI OMPRAKASHBHAI,SHYAMLAL MAHAVIR PRASAD,DEVABHAI GHELABHAI BHARWAD	RULE SERVED,RULE UNSERVED,MR SHITAL R PATEL
1408	AO/67/2010	4/3/2010	KEYUN RAMESHCHANDRA SHAH,	MR SP MAJMUDAR,MR P P MAJMUDAR	ROSSAMMA A JOSHEPH,VIKRANT A JOSEPH,P A JOSEPH (JOJO),UGESH A JOSEPH,FRANCIS A JOSEPH,ROSEMARY A JOSEPH W/O ADARSH HEGDE	,(MR YF MEHTA)
1409	AO/68/2010	26/03/2010	VALLABHBHAI NATHABHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NARSIBHAI TAPUBHAI (DECEASED) THROUGH LEGAL HEIRS,SHANTABEN NARSIBHAI,SURESH NARSIBHAI,VINOD NARSIBHAI,KISHOR NARSIBHAI,BHARTIBEN NARSIBHAI,JIVABHAI TAPUBHAI,DEVABHAI TAPUBHAI	,RULE SERVED,MR ANSHIN H DESAI
1410	AO/69/2010	9/3/2010	GIRISHBHAI MANGUBHAI PATEL,	MR SURESH S PATEL	MANGUBHAI J PATEL & SONS.,POINT MAKE INDUSTRIES,AMBALAL P PATEL,BAKULBHAI MANGUBHAI PATEL,VINUBHAI MANGUBHAI PATEL,DIPIKABEN JAYNARAYANBHAI PATEL,NIRUBEN D/O MANGUBHAI J PATEL	,(MR FB BRAHMBHATT)
1411	AO/70/2010	30/04/2010	M/S KEVAL DEVELOPERS PRIVATE LTD,	MR MANOJ N POPAT,MR DIGANT M POPAT	ASHOK GOVINDRAM HURRA,M/S PURE INFRASTRUCTURE THROUGH ITS PARTNER,SHENAL HARIPRASAD PARIKH,PRAGNESH HARIPRASAD PARIKH,KEYUR B THAKKAR,JAGRUTI THAKKAR,PARIKH REAL ESTATE & LEASING PVT LTD	,MR PRASAD A HURRA
1412	AO/71/2010	15/04/2010	PATEL DAHIBEN MAGANBHAI,PATEL MAGANBHAI RAMABHAI,PATEL MUKESHKUMAR MAGANLAL,PATEL RAMESHKUMAR AASHABHAI,DAVE BALKRISHNA DAHYABHAI,DAVE NIRMALABEN DAHYABHAI,DAVE ARVINDBHAI DAHYALAL,PATEL KANUBHAI PUNJALAL,PATEL FULJIBHAI RADHUBHAI,RAVAL RAMILABEN MADHAVLAL,RAVAL P M	(MR JB PARDIWALA)	KANTABEN THAKORBHAI PATEL,PARESHBHAI THAKORBHAI PATEL,GHANSHYAMBHAI MOHANBHAI PATEL,MAHENDRABHAI GHANSHYAMBHAI PATEL	MR SALIM M SAIYED
1413	AO/73/2010	26/07/2010	ASHIRWAD CORPORATION,	MR AM PAREKH	BADARIBHAI AHMADBHAI LESSWALA,KENARA BANK,SURAT MUNICIPAL CORPORTAION	MR SH ALMAULA,MR YM THAKKAR,MR KAUSHAL D PANDYA
1414	AO/74/2010	29/04/2011	GRUH FINANCE LTD,	SINGHI & CO	HARSHAD PRAVINBHAI THAKKAR,JAYABEN SHAMBHUBHAI THAKKAR,RAMABEN PRAVINBHAI THAKKAR,SHAMBHU DEVCHANDBHAI THAKKAR,KALPESH SHAMBHUBHAI THAKKAR	(MR PRABHAV A MEHTA),MR DHAVAL M BAROT
1415	AO/75/2010	30/03/2010	BHUPENDRABHAI MANGILAL RAJPUROHIT,	MR PRABHAKAR UPADYAY,MR DASHRATH N PATEL	BRANCH MANAGER,REGIONAL MANAGER,CHETAK ENTERPRISE,SHAILESHBHAI MANILAL PATEL	
1416	AO/76/2010	14/03/2011	PRAVINBHAI J SANGHVI,	MR NV SOLANKI	AHMEDABAD MUNICIPAL CORPORATION THROUGH ITS DEPUTY ESTATE,PRAGNAPURI GURUSANTOSHPURI GITABHARTI MANAGING TRUSTEE	SERVED BY AFFIX(N),MR SATYAM Y CHHAYA
1417	AO/77/2010	6/2/2014	JUSAB BACHU MIHYANA,	MR HASIT H JOSHI	UMAR BACHUBHAI MIYANA (DECEASED),SULEMAN UMAR,DAUD UMAR,KASAM BACHUBHAI (DECEASED) THROUGH LEGAL HEIRS,SHERBANU KASAM JEHA,HALIMABEN KASAM JEHA,HANIFABEN KASAM JEHA,HUSENABEN KASAM JEHA,SUGRABEN KASAM JEHA,ASGAR KASAM JEHA,BACHU KARA MIYANA (DECEASED) THROUGH LEGAL HEIRS,MAMAD BACHU MIYA,ALARAKHA BACHU MIYANA,VAJSHI LAKHMAN NANDANIA,NATHIBEN TRIKAMBHAI KANJARIA	,RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR,(MR VIVEK N MAPARA),MR HARSHIL C DATTANI
1418	AO/78/2010	4/5/2010	UMESHKUMAR RAMANLAL MODI,	MR DIPAK R DAVE	GUNVANTLAL RAMNLAL MODI,	

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1419	AO/79/2010	22/02/2011	GAUTAM JAYANTILAL MEHTA,ASHWIN HIRALAL SHAH,PARESH DHUDALAL SHAH,ANIL NAROTTAM SHETH,SAROJ PRAKASHBHIA MEHTA	MR UTPAL M PANCHAL	RISHABHA SANTOSHCHANDRA JAIN,	MR DC DAVE
1420	AO/81/2010	18/08/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	ARATI INDUSTRIES THROUGH PRASHANT DAMJIBHAI MANGE,	MR SANDIP C SHAH
1421	AO/82/2010	28/07/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	SHAILESHBHAI J VASANT NEPHEW OF LATE VINOD K VASANT,	VIRAL K SHAH
1422	AO/83/2010	27/07/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	SHAILESH BRASS INDUSTRIES - JAYESH SHAMJIBHAI SOLANKI,	MR SANDIP C SHAH
1423	AO/84/2010	22/04/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	GANGARAM MONJI - PROPRIETOR OF SHREE KALYANI BRASS INDUSTRIE,	MR SANDIP C SHAH
1424	AO/85/2010	22/04/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	PRAVINBHAI CHHAGANBHAI CHIKHALIYA,	NOTICE SERVED BY DS
1425	AO/86/2010	18/08/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	HASANAND HIRANAND NANDA,	MR SANDIP C SHAH
1426	AO/87/2010	10/1/2011	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	RAJESH LAXMANBHAI SAHETIYA,	MR SANDIP C SHAH
1427	AO/88/2010	2/7/2010	PASHCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	NIRAJBHAI HARILAL NAGRECHA,	(MR CL SONI)
1428	AO/89/2010	30/04/2010	SHRIMATI MAHADEVI EDUCATION TRUST,	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	NAVGHANBHAI RAGHUBHAI BHARWAD,RABARI MOTIBHAI SARTANBHAI @ LANGAD,JASHPALSING,MUNICIPAL COMMISSIONER,TOWN DEVELOPMENT OFFICER	,(MR RM CHHAYA),(MR.BS MISHRA)
1429	AO/90/2010	30/04/2010	DYTEX DYES & INTERMEDIATES PVT LTD THROUGH ITS DIRECTOR,	MR SALIL M THAKORE	RAJESH ENTERPRISE PROPRIETORSHIP CONCERN OF,PRAYANK PRAYAGRAJ AGRAWAL SOLE PROPRIETOR OF RES.NO.1	
1430	AO/91/2010	20/04/2010	MANUBHAI PARBATBHAI PATEL,DINESHBHAI CHAGANBHAI PATEL	(MR NIRAL R MEHTA)	REKHABEN RAMESHBHAI KANANI,CHANDRIKABEN MANUBHAI KANANI	MR TARAK DAMANI
1431	AO/92/2010	4/5/2010	JATINBHAI VAIKUNTRAI DESAI,MINAXIBEN W/O JATINBHAI VAIKUNTHRAI DESAI,VIRAL JATINBHAI DESAI,SUNIL JATINBHAI DESAI	(MR TS NANAVATI)	NALINIBEN HEMANTKUMAR DESAI,	
1432	AO/94/2010	5/5/2010	RAMESHBHAI MOHANBHAI PATEL,JAYANTIBHAI MOHANBHAI PATEL,RAJESHBHAI MANUBHAI PATEL,RAMESHBHAI BABUBHAI PATEL (H U F),JAGDISHBHAI BHAGVANBHAI CHANDARANA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	VINAYBHAI RAVJIBHAI SAVALIYA,HITESHBHAI NARSINHBHAI POLARA	
1433	AO/95/2010	30/06/2014	CHHIMIBEN ALIAS MANIBEN D/O LALABHAI NANABHAI W/O PREMABHA,RAKESHBHAI PRAMABHAI	MR ASPI M KAPADIA	PUSHPABEN WD/O KANJIBHAI PIPARDI MOHALO,YOGESHBHAI RAMDAS,BHAVNABEN RAMDAS,SUNILBHAI RAMDAS,MAHESHBHAI RAMDAS,MOHANBHAI RAMJIBHAI,JATIN THAKOREBHAI PATEL	RULE SERVED,MR KK TRIVEDI,MR DHAVAL D VYAS
1434	AO/96/2010	16/04/2010	MOHAMMED YUNUS YUSUF DINATH,	MR YN RAVANI	AMITKUMAR THAKORBHAI PATEL,GAUTAMBHAI KHODIDAS PATEL	,(MR NV ANJARIA)
1435	AO/97/2010	22/04/2010	GORDHANBHAI SHAMBHUDAS PATEL,	MR VL THAKKAR	RAMSANGBHAI BECHARBHAI,	
1436	AO/98/2010	14/03/2011	HEIRS OF DECD. MUKTABEN KANTILAL CHANDRA, PRAVINBHAI KANTI,BHAVNABEN KANTILAL CHANDRA,NAVINBHAI KANTILAL CHANDRA,HANSABEN BHAILAL JOISAR	MR KANDARP H DHOLAKIA,MR TUSHAR L SHETH	BACHUBHAI PRAGJIBHAI MUNJAL (ABATED),BHAILAL PRAGJIBHAI MUNJAL,KISHORBHAI PRAGJIBHAI MUNJAL,RUKSHMANIBEN HASMUKHLAL NANDA D/O PRAGJIBHAI MUNJAL,VANITABEN KANTILAL FALIYA D/O PRAGJIBHAI MUNJAL,JITENDRABHAI BHARATBHAI SHAH (GOSRANI),PARAGBHAI BHARATBHAI SHAH (GOSRANI),MIHIR SUBHASHBHAI SHAH,MAMLATDAR	,RULE SERVED,MR PREMAL R JOSHI
1437	AO/99/2010	10/1/2011	GOYAL TOWER FLAT OWNERS ASSOCIATION (GOYAL TOWERS ASSOCIATI,JAGDISH KABRA,SHREEPALBHAI DALAL,PINKALBHAI SHAH,PRAKASHBHAI SUDHAKARBHAI SHAH,BHUPENDRABHAI SHAH,NEHABEN SHAH	MS KHYATI P HATHI	JITABEN ASHOKBHAI PATEL,	NOTICE SERVED,MR NIRAV R MISHRA
1438	AO/101/2010	21/06/2010	ARVINDBHAI BABUBHAI BALAR,	MR MP SHAH,MS. KRUTI M SHAH	KURUSHBHAI RUSTAMJI,BANUBAI WD/O RUSTAMJI DOSABHAIDECEASED THROUGH HER LEGAL HEI	,DR BALRAM D JAIN

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1439	AO/103/2010	22/04/2010	CHANDRAKANT MANIAR,VIJAY HIMMATLAL SHAH,SACHIN BHUPENDRABHAI PATEL,PRUTHVISINH M PAVAR	MS MEGHA JANI	VITTHALDAS NANALAL DALVADI,ASHWINBHAI RANCHHODBHAI DALVADI,HARIVADAN RANCHHODBHAI DALWADI,THE AHMEDABAD MUNICIPAL CORPORATION	(MR RM CHHAYA),MR KV SHELAT
1440	AO/104/2010	11/3/2014	JINDAL RAIL INFRASTRUCTURE LTD,	M/S TRIVEDI & GUPTA	NITABEN PANKAJKUMAR MEHTA,BABUBEN RAIJIBHAI RATHOD,HITESHBHAI NATWARBHAI PATEL	RULE SERVED,MR DHARMESH V SHAH
1441	AO/105/2010	5/5/2010	UNION BEARINGS (INDIA) LTD,MADHUSOODAN N KAKKAD	MR RITESH B DAVE	UNIMAC ROLLING BEARING PVT LTD,RECOVERY OFFICER,MANAGING DIRECTOR	
1442	AO/106/2010	10/5/2010	CHAGANBHAI PARBHUBHAI PATEL,MADANBHAI PARBHUBHAI PATEL,KISHORBHAI PARBHUBHAI PATEL	(MR A J PATEL)	KANTIBHAI BHAGABHAI PATEL,THAKORBHAI BHAGABHAI PATEL,PALIBEN WD/O RATILAL BHAGABHAI PATEL,NATVARBHAI RATILAL PATEL,BHARATBHAI RATILAL PATEL,DAXABEN RATILAL PATEL,REVABEN PARBHUBHAI PATEL WIFE OF KARSANBHAI MULJIBHAI PATEL,KANKUBEN PARBHUBHAI PATEL WD/O ARJUNBHAI MULJIBHAI,RAMILABEN PARBHUBHAI PATEL WIFE OF THAKORBHAI MANCHABHAI,NARMADABEN PARBHUBHAI PATEL WIFE OF ISHWARBHAI PATEL,PARAVTIBEN ALIAS PADMABEN PARBHUBHAI PATEL WIFE OF GANPATBHA	,MR AMIT V THAKKAR
1443	AO/107/2010	17/04/2014	ANG AUTO LTD,	MR. D. P. KINARIWALA	MUNAF B BALA,	MR SANJAY A MEHTA
1444	AO/108/2010	3/4/2014	SUDHABEN SUMANTCHANDRA MEHTA,	(MR JD AJMERA)	PRADEEP SUMANTCHANDRA MEHTA,VARSHABEN PRADEEPBHAI MEHTA	RULE SERVED BY DS,MR DIPEN C SHAH
1445	AO/109/2010	23/04/2010	BHURABHAI MUNJABHAI KADCHHA,	MR APURVA R KAPADIA	SAVDASBHAI NATHHUBHAI LALBHAI BOKHIRIYA,	
1446	AO/111/2010	10/4/2014	PATHUBHAI BHOJBHAI MOBH,	MR KB PUJARA	BHAVNAGAR DISTRICT EDUCATION COMMITTEE,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED
1447	AO/112/2010	16/03/2011	PLASTOKEM INDUSTRIES LIMITED THROUGH BIBENBIBI KUDARTMIYA,	MR BG PATEL	MINAXIBEN RAMESHCHANDRA JAIN,AREFABANU MOHMAD SULEMANKHAN PATHAN	,MR APURVA R KAPADIA
1448	AO/113/2010	24/03/2014	PRADIPBHAI VALLABHBHAI JOISAR,PARESHBHAI VALLABHBHAI JOISAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	MADHUBEN WD/O MANJIBHAI MAGANBHAI CHUNARA NATURAL GUARDIAN A,RAJUBHAI CHANDUBHAI CHUNARA,JAKSHIBHAI BHALABHAI CHUNARA,BHARATBHAI JASHUBHAI CHUNARA (MINOR) THROUGH JAKSHIBHAI B,ODHABHAI MAGANBHAI CHUNARA,AMRUTBEN KANUBHAI CHUNARA,SAVITABEN MANJIBHAI CHUNARA,VINUBHAI MANJIBHAI CHUNARA,VISHNUBHAI MANJIBHAI CHUNARA,RAJESHBHAI MANJIBHAI CHUNARA,KANUBHAI KODABHAI CHUNARA,BHOPABHAI KODABHAI CHUNARA,NANUBHAI KODABHAI CHUNARA,KOKILABEN KODABHAI CHUNARA,AJIBEN KODABHAI CHUNARA,LAXMIBEN WD/O MOBUBHAI BHALABHAI CHUNARA,DHANJIBHAI MOBUBHAI CHUNARA,PARBATBHAI MOBUBHAI CHUNARA,MANJITSING JAGATSING VASU,SATVINDARSING MANJITSING VASU	RULE SERVED,(MR KAMAL M SOJITRA)
1449	AO/114/2010	7/8/2014	HAJUBEN MANGAJI THAKOR SINCE DECD.THRO HER HEIRS,BHARATBHAI MANUBHAIPATEL .	(MR RA MISHRA)	SHAKARAJI @ KANTIJI MANGAJI THAKOR,	MR VIMAL M PATEL
1450	AO/115/2010	13/05/2010	DYTEX DYES & INTERMEDIATES (P)LTD,	MR SALIL M THAKORE	M/S RAJESH ENTERPRISE,PRAYANK PRAYAGRAJ AGRAWAL	MR. PARTH H BHATT
1451	AO/116/2010	5/5/2010	PAREKH TRADING COMPANY,	(MR MB GANDHI),MR CHINMAY M GANDHI	NARMADA PAPER AGENCY,HASMUKHLAL G PATEL,JYOTIBEN H PATEL	

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1452	AO/117/2010	3/5/2010	VILLOOBEN GAUTAMBHAI PARIKH,GAUTAMBHAI RASIKLAL PARIKH	MR BHARAT R PANDYA	RAJENDRA NARAYANDAS BRAHMBHATT,GITABEN RAJENDRA BRAHMBHATT,SANJAY TAPARIYA,MINAKSHI SANJAY TAPARIYA	,MR SIDDHARTH H DAVE
1453	AO/118/2010	2/8/2010	KEVAL DEVELOPERS PRIVATE LTD,	MR DIGANT M POPAT	ASHOK GOVINDRAM HURRA,PRAGNESH H PARAIKH,PURE INFRASTRUCTURE THROUGH SNEHAL HARIPRASAD PARI,PARIKH REAL ESTATE & LEASING PVT LTD THROUGH DIRECTOR KOKIL,HERSH PARGNESH PARIKH,KEYUR THAKKAR SELF AND KARTA OF KEYUR THAKKA,JAGRUTI KEYUR THAKKAR	RULE NOT RECD BACK,(MR SUDHANSHU S PATEL),MR VIMAL M PATEL,MR PRASAD A HURRA
1454	AO/119/2010	11/5/2010	AMRUTSINH VIJAYSINH BRAHMBHATT DECEASED THROUGH HIS HEIRS,PRAGANABEN WD/O DECEASED AMRUTSINH BRAHMBHATT,AMISHKUMAR S/O DECEASED AMRUTSINH BRAHMBHATT,HEMABEN AMRUTSINH BRAHMBHATT,MAMTABEN AMRUTSINH BRAHMBHATT,ILABEN WD/O YOGENDRASINH VIJAYSINH DASONDI,MAHESHKUMAR YOGENDRASINH DASONDI	MR NV GANDHI	BHARAT AMRUTBHAI JOSHI,PANKAJKUMAR A JOSHI	
1455	AO/120/2010	12/5/2010	CHAINEYA @ ILEJENIYA S/O MUGESH RAMKRISHNA PADAYACHI,	MR UTPAL M PANCHAL	RAJAPERUMAL KONDA REDDY,SENDIL RAJA KONDA REDDY	
1456	AO/121/2010	16/06/2010	MUKESH PRAVINCHANDRA SHIKARI POA HOLDER ABDULKADAR,	MR EE SAIYED,MR NASIR SAIYED	PANKAJBHAI KANTILAL SHAH,SUDHIRBHAI KANTILAL SHAH,SUSHILABEN KANTILAL SHAH	
1457	AO/122/2010	10/5/2010	SAIYED NIJAMUDDIN SAIYED HASAN KADARI,BISHMILLA BAGUM SAIYED NIJAMUDDIN	MR AFTABHUSEN ANSARI	NIGEL IRVIN PANKAH CHRISTRY POA HOL.SAIYED MAHEBOOBSHAH M,AFZAL SHAH AKBAR SHAH KADARI,PRAFUL MOHANBHAI PATEL	,MR DC DAVE
1458	AO/124/2010	17/06/2010	KARANSINH ARJANSINH BHATI,	MR TATTVAM K PATEL	VANAJI BHULAJI THAKORE,KESHAJI BHULAJI THAKORE,CHANDUJI BHULAJI THAKORE,RAMESHJI BHULAJI THAKORE,KASHIBEN WD/O BHULAJI RAIJIJI THAKORE,PARBATJI FALUJI THAKORE,GANPATJI FULAJI THAKORE,SHAKARAJI FULAJI THAKORE,HIMATJI FULAJI THAKORE,PASHIBEN FULAJI THAKORE,REVABEN FULAJI THAKORE,JADIBEN WD/O FULAJI RAIJIJI THAKORE,RAJA NAGRAJAN MUDALIYAR	
1459	AO/125/2010	11/5/2010	M/S BRIJESHKUMAR GORDHANDAS SONI, THROUGH OWNER & PROPRIETOR,	MR DAXESH T DAVE	M/S MOHAN HOUSING CORPORATION, THROUGH AUTHORISED PARTNER,NARENDRA BHAGWANDAS NAYAK,JAGMAL BHARWAD,KALUBHAI THAKKAR,DESAI BHIMABHAI	
1460	AO/126/2010	11/5/2010	RAMJIBHAI DHANABHAI (SINCE DECEASED) THROUGH LEGAL HEIRS,LAVJIBHAI RAMJIBHAI,NARANBHAI RAMJIBHAI,MADHABHAI RAMJIBHAI (SINCE DECEASED) THROUGH LEGAL HEIRS,SURAJBEN D/O RAVJIBHAI DHANABHAI,DAHYABHAI RAMJIBHAI,VINODBHAI MADHABHAI,RATANBEN MADHABHAI,MAGANBHAI RAMJIBHAI,RAMESHBHAI PANCHAL C/O MAGANBHAI RAMJIBHAI	MS ANUJA S NANAVATI	VASANTBHAI HIRABHAI,KANTIBHAI HIRABHAI,NANDUBEN HIRABHAI,HANSABEN HIRABHAI,RAMILABEN HIRABHAI	,MR MANAN A SHAH,MS MEGHANA R PATEL
1461	AO/127/2010	12/5/2010	HIMMATBHAI JIVABHAI DESAI,GAJENDRASINH PADAMSINH CHAMPAVAT,AMRUTBHAI JIVABHAI DESAI	MR DILIP B RANA	HITESHBHAI NATVARLAL PATEL,AMARSINH PATHUJI THAKOR	

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1462	AO/128/2010	12/5/2010	RAMESHBHAI GADADBHAI PATEL (PANCHASRA),DAHYABHAI GOKABHAI PATEL (KUGASIA),ISHWARBHAI GOVINDBHAI PATEL (PANCHASRA)	MR SP MAJMUDAR,MR P P MAJMUDAR	MANGUBEN D/O LAXMANBHAI RUPABHAI PADHIYAR(DECD) W/O MAGANBHA,BHANUBEN D/O LAXMANBHAI RUPABHAI PADHIYAR(DECD) WD/O BABUBHA,SAVITABEN D/O LAXMANBHAI RUPABHAI PADHIYAR(DECD) W/O BHARATB,NATVARBHAI LAXMANBHAI PADHIYAR,KIRTIBHAI LAXMANBHAI PADHIYAR,KANTIBHAI LAXMANBHAI PADHIYAR,RAMESHBHAI LAXMANBHAI PADHIYAR,PATEL HARESHKUMAR JORDAS (JORABHAI),PATEL RAJESHKUMAR PARSOTTAMDAS KARNAVAT,PATEL DUDIBEN RAMESHBHAI PANCHASRA,PATEL NAVINBHAI JETHABHAI GOVINDA,PATEL PRITESHBHAI JETHABHAI GOVINDA,PATEL HIRABHAI SHANKARBHAI GOVINDA,PATEL JAYANTIBHAI SHANKARBHAI GOVINDA,PATEL KANTIBHAI MOTIBHAI KARNAVAT	
1463	AO/129/2010	13/05/2010	HARESHBHAI PRAGJIBHAI SAKARIA,	(MR SANDEEP N BHATT)	.,	
1464	AO/130/2010	19/09/2011	SHANTADEVI RUPCHAND KAKARIA,MAHENDRA KAKARIA & SONS MANAGED BY MAHENDRA RUPCHAND K,SAJJANRAJ MANGILAL BAFNA,ALPESHBHAI BABUBHAI PATEL,HITESHBHAI MADHUBHAI PATEL,DIVYAKANT N PATEL,SANJAY BABULAL DOSHI	SHIVANI RAJPUROHIT	PRABHATSINH HARISINH CHAUHAN (SINCE DECD.) THROUGH LEGAL HE,BHIKHIBA D/O PRABHATSINH HARISINH CHAUHAN,CHATURBEN D/O PRABHATSINH HARISINH CHAUHAN,SHARDABEN D/O PRABHATSINH HARISINH CHAUHAN THROUGH JASMANTSI,HIMMATSINH PRABHATSINH CHAUHAN(SINCE DECD.) THROUGH LEGAL HE,FULWANTIBEN W/O HIMMATSINH PRABHATSINH CHAUHAN,ANANDBEN HIMMATSINH CHAUHAN,VIMLABEN HIMMATSINH CHAUHAN,RAJENDRASINH HIMMATSINH CHAUHAN,DILIPSINH HIMMATSINH CHAUHAN,VARSHABEN HIMMATSINH CHAUHAN,SHOBHNABEN HIMMATSINH CHAUHAN,CHATARSINH PRABHATSINH CHAUHAN(SINCE DECD.) THROUGH LEGAL HE,RATANBEN W/O CHATARSINH PRABHATSINH CHAUHAN,BHAVNA @ BHAGWANTIBEN CHATARSINH CHAUHAN,JITENDRASINH CHATARSINH CHAUHAN,JYOTSANABEN CHATARSINH CHAUHAN,RAGHUVIRSINH CHATARSINH CHAUHAN,RUPSINH RAYSINH CHAUHAN,PRAVINSINH RAYSINH CHAUHAN,TEJUBEN RAYSINH CHAUHAN,COLLECTOR,RUPALBEN HARSHADRAY TRIVEDI,ANJANABEN ASHOKKUMAR SHARMA	,RULE SERVED,MR JITENDRA M PATEL,MR PR THAKKAR
1465	AO/131/2010	13/05/2010	JYOTIKABEN ABHAYKUMAR SHAH,PRITIBEN KUMAR PALBHAI SHAH,NITUBEN BHUVAN SHAH,ABHAYKUMAR NAGINDAS SHAH	MR JAL S. UNWALLA,(MR DJ PANCHAL)	MOHANJEET SINGH S BAGGA,	

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1466	AO/132/2010	13/05/2010	SHITALBEN MANOJBHAI PARSANA,PINALBEN MANOJBHAI PARSANA(MINOR)THROUGH SHITALBEN M PARSANA	MR BP DALAL	NARSIBHAI TAPUBHAI PARSANA,MULJIBHAI TAPUBHAI PARSANA,DHIRUBHAI TAPUBHAI PARSANA,HARIBHAI @ HARJIBHAI TAPUBHAI PARSANA,PREMIBEN TAPUBHAI PARSANA,SAVIBEN @ SAVITABEN TAPUBHAI PARSANA,PARSHOTAMBHAI TAPUBHAI PARSANA(SINCE DECD.)THROUGH LEGAL HEI,LABHUBEN PARSHOTAMBHAI PARSANA,RASIKBHAI PARSHOTAMBHAI PARSANA,CHATURBHAI PARSHOTAMBHAI PARSANA,MAHESHBHAI PARSHOTAMBHAI PARSANA,BHANUBEN PARSHOTAMBHAI PARSANA,SAMJUBEN HARJIBHAI PARSANA	
1467	AO/133/2010	13/05/2010	RAJUBHAI KEVALBHAI PATEL,	(MR RN SHAH)	CHHANABHAI NARANBHAI RATHOD (SINCE DECEASED),JETHABHAI CHHANABHAI RATHOD,ASHISH NAGINDAS RATHOD,ILABEN ASHISHBHAI RATHOD,RAKSHABEN WD/O KHUSALBHAI,RAMANBHAI CHHANABHAI RATHOD,JETHABHAI CHHANABHAI RATHOD,NAGINBHAI CHHANABHAI RATHOD (SINCE DECEASED),ASHISH NAGINBHAI RATHOD,ILABEN ASHISH RATHOD,CHHANABHAI RATHOD(SINCE DECD.)THROUGH LEGAL HEIRS,RAKSHABEN WD/O KHUSHALBHAI CHHANABHAI RATHOD,RAMANBHAI CHHANABHAI RATHOD,RAMANBHAI CHHANABHAI RATHOD,SATKARM CO.OP.HOU.SOC. THROUGH MOTILAL M ZANZARIYA	,(MR J V BHAIRAVIA),MR SHITAL R PATEL
1468	AO/134/2010	21/06/2018	SRI SAI INDUSTRIES,	MR YJ TRIVEDI	SILVER ENGINEERING CO,NILESH TRADERS,FAIR DEAL	RULE SERVED,DR RAJESH H ACHARYA,MR DINESH B PATEL,MR HB CHAMPAVAT
1469	AO/135/2010	13/05/2010	RAMESHBHAI MOHANBHAI PATEL,JAYANTIBHAI MOHANBHAI PATEL,RAJESHBHAI MANUBHAI PATEL,RAMESHBHAI BABUBHAI PATEL,JAGDISHBHAI BHAGVANBHAI CHANDARANA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	VINAYBHAI RAVJIBHAI SAVALIYA,HITESHBHAI NARSINHBHAI POLARA	
1470	AO/136/2010	22/04/2014	NANDUBEN WD/O KALYANBHAI NATHUBHAI,NATVARBHAI KALYANBHAI,HARISHBHAI KALYANBHAI	MR SHITAL R PATEL	BABUBHAI KURJIBHAI,CHANDRAKANT BABUBHAI PATEL (RANDERIA)	MR ASPI M KAPADIA
1471	AO/137/2010	14/03/2014	CHOGME HOTELS PRIVATE LIMITED,	MR DILIP L KANOJIYA	M SQUARE CATERERS & HOSPITALITY PRIVATE LIMITED,ZOEB GULAM HUSSAIN KACHWALA,AKASH K AGRAWAL	RULE SERVED,MR SP MAJMUDAR,MR DEEP D VYAS
1472	AO/138/2010	30/06/2014	PUSHPABEN WD/O RAMDAS KANJIBHAI,YOGESHBHAI RAMDAS,BHAVNABEN RAMDAS,SUNILBHAI RAMDAS,MAHESHBHAI RAMDAS	MR DHAVAL D VYAS	CHIMIBEN @ MANIBEN D/O LALABHAI NANABHAI & WIFE OF PREMABHAI,RAKESHBHAI PREMABHAI,MOHANBHAI RAMJIBHAI,JATIN THAKORBHAI PATEL	RULE SERVED,MR KK TRIVEDI,MR ASPI M KAPADIA
1473	AO/139/2010	30/12/2010	GAYATRI CHAVANA MART,	MR KAPIL K ACHARYA	HARISHKUMAR SURESHKUMAR JAIN PROPRIETOR, LAXMI CHAVANA MART,	(MR FB BRAHMBHATT)
1474	AO/140/2010	21/02/2014	HARESHKUMAR MOHANLAL MANDORA,GOVINDLAL HIRALAL MANDORA	MR DC DAVE	VISAT DETERGENT PRIVATE LIMITED,SIMANDHAR PROVISION STORE	RULE SERVED,MR RC JANI
1475	AO/141/2010	11/3/2014	NEHABEN ALKESHBHAI THAKKAR,	MR CR ABICHANDANI	BHARATBHAI NARANDAS PATEL,	MR KC TRIVEDI
1476	AO/142/2010	15/02/2011	RAMESHBHAI JIVRAJBHAI DESAI,	MR PR NANAVATI,MR BS KHATANA	VIKRAMBHAI CHIMANBHAI PATEL,DILIPBHAI BECHARBHAI PATEL,JAYANTIBHAI BALABHAI PATEL,DHARMISHTABEN JAYANTIBHAI PATEL,JIMMIBHAI JAYANTIBHAI PATEL	NOTICE SERVED BY DS,NOTICE UNSERVED,MR SHITAL R PATEL
1477	AO/143/2010	18/11/2010	RADIANT PASSIVE FIRE SYSTEM,STEMRIDGE TAILOR,MITESH D CHOKSHI	MR YJ TRIVEDI	RADIANT FIRE PROTECTION ENGINNERS PVT LTD THROUGH HIMANSHU,	MR TARAK DAMANI

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1478	AO/144/2010	11/9/2013	DHARMISTABEN D/O RAMANLAL MANILAL THAKAR,	MR SHITAL R PATEL	RAJSHREE RUPESHBHAI JAISWAL,MEENABEN KAILASHBHAI CHIKHLIKAR,MEENABEN KAILASHBHAI CHIKHLIKAR	,RULE SERVED,(MR PARESH M DARJI)
1479	AO/145/2010	29/07/2010	VISHNUBA HALUBHA JADEJA,	(MR FB BRAHMBHATT)	MAHIPATSINH HEMUBHA JADEJA,NARUBHA HALUBHA JADEJA,O P G POWER PVT LTD,VAJUBA HALUBHA JADEJA	
1480	AO/146/2010	25/05/2010	KUSUM AJAY SHAH OF MUMBAI INHABITANT,	MR RM DESAI	PRAKASH KHIMJIBHAI RATHOD,	
1481	AO/147/2010	27/05/2010	PASHCHIM GUJARAT VIJ COMPANY LTD A BODY CORPORATE,DEPUTY ENGINEER	MS LILU K BHAYA	RIDDHI PLASTIC INDUSTRIES,	RULE NOT RECD BACK
1482	AO/148/2010	27/05/2010	PASHCHIM GUJARAT VIJ COMPANY LTD A BODY CORPORATE,DEPUTY ENGINEER	MS LILU K BHAYA	MARWEL SANITARYWARES,	RULE NOT RECD BACK
1483	AO/149/2010	5/8/2010	PATEL CHAMANBHAI KALIDAS,PRAJAPATI VISHNUBHAI JASUBHAI,RAJPUT GIRDAHARSING RAGUNATHSING	MR AM PAREKH,SHIVANI RAJPUROHIT	PATEL MADHUBEN VIJAYBHAI,PATEL VIJAYBHAI ISHWARBHAI,PADHIAYAR PRASHANT JAGDISHBHAI,VANJARA MAGANJI GORAJI	,MR SUNIL S JOSHI
1484	AO/150/2010	5/8/2010	PATEL CHAMANBHAI KALIDAS,PRAJAPATI VISHNUBHAI JASUBHAI,RAJPUT GIRDAHARSING RAGUNATHSING	MR AM PAREKH,SHIVANI RAJPUROHIT	PATEL MADHUBEN VIJAYBHAI,PADHIAR PRASHANT JAGDISHBHAI,KANIYALAL NATWARLAL MOCHI,KARSHANBHAI KALIDAS PATEL	,MR SUNIL S JOSHI
1485	AO/151/2010	4/6/2010	APOLLO HOLDINGS CORPORATION,	MR RS SANJANWALA	MARIANNA SHIPPING LIMITED,ASSISTANT COMMISSIONER OF CUSTOMS,PORT OFFICER	,MR BHARAT T RAO
1486	AO/152/2010	24/09/2010	MAJULABEN MANIBHAI PATEL,	MR SHIRISH JOSHI	KUVERJIBHAI SHANTIBHAI TANK,	MR R E VARIAVA
1487	AO/153/2010	28/03/2011	RUPALBEN HARSHADRAI TRIVEDI,	MR JITENDRA M PATEL	PRABHATSINH HARISINH CHAUHAN (SINCE DECEASED),BHIKHIBA D/O PRABHATSINH HARISINH CHAUHAN W/O FATEHSINH RAOL,CHATURBEN D/O PRABHATSINH HARISINH CHAUHAN W/O UDESINH RAOLA,SHARDABEN D/O PRABHATSINH HARISINH CHAUHAN W/O JASWANTSINH C,HIMMATSINH PRABHATSINH CHAUHAN(SINCE DECEASED),KULVANTIBEN WD/O HIMMATSINH PRABHATSINH,ANANDBEN HIMMATSINH CHUHAN,VIMLABEN HIMMATSINH CHAUHAN,RAJENDRASINH HIMMATSINH CHAUHAN,DILIPSINH HIMMATSINH CHAUHAN,VARSHABEN HIMMATSINH CHAUHAN,SHOBHNABEN HIMMATSINH CHAUHAN,CHHATRASINH PRABHATSINH CHAUHAN (SINCE DECEASED),RATANBEN WD/O CHHATRASINH PRABHATSINH CHAUHAN,BHAVNA @ BHAGWATIBEN CHHATRASINH,JITENDRASINH CHHATRASINH CHAUHAN,JYOTSNABEN CHHATRASINH CHAUHAN,RAGHUVIRSINH CHHATRASINH CHAUHAN,ROOPSINH RAISINH CHAUHAN,PRAVINSINH RAISINH CHAUHAN,TEJUBEN RAISINH CHAUHAN,SHANTADEVI ROOPCHAND KAKARIA,MAHENDRA KAKARIA & SONS THROUGH POA MAHENDRA ROOPCHAND,SAJJANRAJ MANGILAL BAFNA,ALPESHBHAI BABUBHAI PATEL,HITESHBHAI MADHUBHAI PATEL,DIVYAKANT N PATEL,SANJAY BABULAL DOSHI,ANJANABEN ASHOKKUMAR SHARMA,COLLECTOR	,RULE NOT RECD BACK,RULE UNSERVED,MR PR THAKKAR
1488	AO/154/2010	29/07/2010	DASHRATHBHAI PUNJABHAI PATEL,MAHENDRABHAI DASHRATHBHAI PATEL,RAJENDRABHAI DASHRATHBHAI PATEL,NISHANT CONSTRUCTION PRIVATE LIMITED	MR RAHUL K PANDYA	NATUBHAI LAKHUBHAI SOLANKI,NIRAV SURESHBHAI VEDIA	NOTICE NOT RECD BACK,MR RJ GOSWAMI
1489	AO/155/2010	16/06/2010	ASHANI PRODUCTS PVT LTD THROUGH JASVINDERSINGH H MADAN,	MR AJ YAGNIK	JIVRAJ TEA LIMITED,	(MR NIKHIL C JADHAV)

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1490	AO/156/2010	18/06/2010	MANGAL JIVABHAI BHURA,	MR MANISH R RAVAL	ALPESH CHIMANBHAI PATEL,KALAYANBHAI POPTABHAI PADSALA,MOHANBHAI GANESHBHAI PATEL,VARUN DEVELOPERS	
1491	AO/157/2010	17/06/2010	CHANDMAL HATHIMAL JAIN,	MR AR LAKHIA	MAKRANI RAMZANKHAN MOHMADKHAN,MAKRANI ZAVARABEN MOHMADKHAN	
1492	AO/158/2010	17/06/2010	JAYASHRIBEN RAMESHBHAI MISHTRIPROPERIETOR OF THE JEET INTERN,	MR DV BHAVSAR	MAHESHBHAI RAMANBHAI DALVADI,TORRENT POWER LIMITED	,MR DIPAN DESAI
1493	AO/159/2010	14/03/2011	PRAKASH RAMNIKBHAI GOKANI,	MR PREMAL S RACHH	REKHABEN LAXMIDAS LEGAL HEIRS OF LAXMIDAS,KIRTIBEN LAXMIDAS LEGAL HEIRS OF LAXMIDAS,ANANT LAXMIDAS LEGAL HEIRS OF LAXMIDAS,KALPANABEN LAXMIDAS LEGAL HEIRS OF LAXMIDAS,SANJAY LAXMIDAS LEGAL HEIRS OF LAXMIDAS,PRAVINCHANDRA MATHURDAS THOBHANI LEGAL HEIRS OF,RAMNIKLAL MOHANLAL GOKANI,MANSUR HATHIBHAI RAJANI,NILESH NAROTTAMBHAI BATHIYA,JAYESHBHAI OTAMCHAND MEHTA	,MR KETAN D SHAH,VIRAL K SHAH
1494	AO/160/2010	25/06/2010	KALURAM PRABHURAMJI RAVAL,	MR ND GOHIL,MADANSINGH O BAROD	CHHAGANBHAI MALI,	MR APURVA R KAPADIA
1495	AO/161/2010	15/04/2014	BHASKARRAO CHIMANLAL BAROT,	MR BG PATEL	JITENDRAKUMAR CHIMANLAL BAROT,DIPIKA JITENDRAKUMAR BAROT	RULE SERVED
1496	AO/162/2010	22/06/2010	CHINABHAI RAMBHAI SHINGAD,	MR ASHISH M DAGLI	KANTILAL BHOLABHAI THUMAR,HIMMATLAL NATHUBHAI THUMAR	
1497	AO/163/2010	10/2/2011	PARTH PARENTERAL PVT LTD,PEARL DRUGS PVT LTD	M/S TRIVEDI & GUPTA	RFCL LIMITED,PFIZER LTD,VETNEX ANIMAL HEALTH LTD (DIV. OF RFCL)	MR SHALIN N MEHTA,SINGHI & CO
1498	AO/164/2010	23/06/2010	NIZAMKHAN NANNEKHAN PATHAN,	(MR VM PANCHOLI)	AHMEDABAD MUNICIPAL CORPORATION,	
1499	AO/165/2010	21/03/2011	JENABHAI AMAJAT,	MR ASHISH M DAGLI	AZIZ MAMADJAT,AMIN MAMADJAT,SHABAN MAMADJAT,VIJAYA BANK,POST MASTER,PUNJAB NATIONAL BANK,STATE BANK OF INDIA,AIR PORT AUTHORITY OF INDIA	NOTICE SERVED,DS AFF.NOT FILED (N),MR MEHUL SHARAD SHAH,MR BHAGYODAYA MISHRA,S V RAJU ASSOCIATES
1500	AO/166/2010	16/09/2010	KAMRUNISA AIYUBMIYAN SHEKH,	MS ARCHANA P PATEL	USMANMIYAN GULAMMIYAN SHEKH,	MR IQBAL M MALIK
1501	AO/167/2010	22/02/2011	HIMANSHU MAGANBHAI PATEL,	HL PATEL ADVOCATES	BHIKHABHAI CHHOTABHAI CHAUHAN,JAYSINHBHAI NARSINHBHAI SOLANKI,LALITABEN BHAILALBHAI RAJPUT,CHAMPABEN BHAILALBHAI RAJPUT,ANANDBEN BHAILALBHAI RAJPUT,RANJITBHAI BHAILALBHAI RAJPUT,TANUBHAI BHILALBHAI RAJPUR	NOTICE SERVED,MR MTM HAKIM
1502	AO/168/2010	9/5/2011	LOKRAJPURI ANANDPURI,	HL PATEL ADVOCATES	MAHANT YOGI SHRI VASUDEVANANDJI GURU RAMANNANDJI,PREMADEVI @ DEVIMA,LEGAL HEIR OF RESPONDENT NO.1	MR VIMAL M PATEL
1503	AO/169/2010	23/06/2010	JAYESHBHAI NAVINCHANDRA PARIKH,	MR SP MAJMUDAR,MR P P MAJMUDAR	LEELABEN HARIBHAI RANCHHODBHAI RABARI,JASHODABEN HARIBHAI RABARI,RUPABEN HARIBHAI RABARI,BHIKHABHAI HARIBHAI RABARI,KANUBHAI HARIBHAI RABARI,DESAIBHAI HARIBHAI RABARI,LALJIBHAI RANCHHODBHAI RABARI,SHANTABEN RANCHHODBHAI RABARI,KANKUBEN RANCHHODBHAI RABARI,JAYANTIBHAI SHYAMALBHAI PATEL,NILESHBHAI JAYANTIBHAI PATEL	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
1504	AO/170/2010	12/1/2011	URMILBHAI GANDABHAI PATEL,	VIRAL K SHAH	AABHABEN VINAYKUMAR JAIN,	MR ABHISHEK M MEHTA

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1505	AO/171/2010	4/2/2011	RISHIL DEVELOPERS AND BUILDERSTHROUGH LALITBHAI BABUBHAI PAT,	VIRAL K SHAH	ASHISH KANUBHAI PATEL,DHARMENDRABHAI DAHYABHAI PATEL,PARESHBHAI DAHYABHAI PATEL,PUSHPABEN D/O DINESHBHAI DAHYABHAI,DAKSHABEN D/O JAYANTIBHAI DAHYABHAI,SHARMISHTHABEN D/O GUNVANTBHAIDAHYABHAI,HEMANIBEN DAHYABEN PATEL,SHOBHNABEN D/O KIRITBHAI DAHYABHAI PATEL,KANUBHAI DAHYABHAI PATEL	RULE SERVED,MR SHITAL R PATEL
1506	AO/172/2010	7/3/2011	SANATBHAI VITHALBHAI RAITHATHA,	MR PRAVIN GONDALIYA	MUNKUNVARBEN CHUNILAL NANDHA,ATULBHAI ANUPCHAND SHETH,RAJIBHAI KASHINATH SHUKLA,ANILBHAI AMRUTLAL GANDHI (HUF),SHANTINIKETAN COOPERATIVE HOUSING SOCIETY LTD,DHANRAJBHAI JETHANI PRESIDENT,RAMABHAI MAVANI	NOTICE SERVED,NOTICE UNSERVED,MR HARESH H PATEL,MR VIMAL M PATEL
1507	AO/173/2010	11/4/2014	BHAWANISINH DADBHA VALA,	MR DILIP L KANOJIYA,VIRAL K SHAH	IQBAL IBRAHIM ERANDIYA,	RULE SERVED,MR VH KANARA
1508	AO/175/2010	27/07/2018	MAHENDRABHAI JETHALAL VYAS,PANKAJ M VYAS,KANCHANBEN M VYAS,KALPANABEN PRAKASHBHAI CHADDARWALA,SHEELABEN MUKESHBHAI CHADDARWALA	MR PRADEEP PATEL,MR MM SAIYED	DADHANIA DILIPBHAI MANJIBHAI,MARSONIA KISHORBHAI BABUBHAI,HINGRAJIYA NATWARBHAI VITTHALBHAI,DHINGANI MANSUKHBHAI CHHAGANBHAI,YOGESHBHAI M.VYAS,PRAKASHCHANDRA N.CHHADDARWALA	RULE SERVED,MR LR PATHAN
1509	AO/176/2010	12/8/2010	JAKSHIBHAI SAJANBHAI HIMSELF AND AS KARTA OF HUF(DECD.),MADHUBEN JAKSHIBHAI BHARWAD,BHARATBHAI JAKSHIBHAI BHARWAD,,MAHENDRABHAI JAKSHIBHAI BHARVAD,,DILIPBHAI JAKSHIBHAI BHARWAD,,KUNVARBEN SAJANBHAI,PARAMIBEN SAJANBHAI,DHULIBEN WD/O LAXMANBHAI SAJANBHAI,HARESHBHAI LAXMANBHAI HIMSELF AND AS KARTA OF HUF,DASHRATHBHAI LAXMANBHAI HIMSELF AND AS KARTA OF HUF,BHARTIBEN LAXMANBHAI,SURESHBHAI LAXMANBHAI HIMSELF AND AS KARTA OF HUF,RAJESHBHAI LAXMANBHAI HIMSELF AND KARTA OF HUF,RAJENDRA NATWARLAL PATEL	MS MEGHA JANI	KAMLESH AMBALAL THROUGH POA KAMLESH AMBALAL,JAYSHRIBEN KAMLESHBHAI THROUGH POA KAMLESH AMBALAL,LALANBHAI KAMLESHBHAI THROUGH POA KAMLESH AMBALAL,LAXMIBEN KAMLESHBHAI THROUGH POA KAMLESH AMBALAL,BHARATBHAI GIRDHARLAL PANDYA THROUGH POA KAMLESH AMBALAL	,MR SHITAL R PATEL
1510	AO/178/2010	29/03/2011	VINODKUMAR AMRUTLAL THAKORE,MAHENDRABHAI BECHARBHAI PATEL	MR KV SHELAT	PATEL NARANBHAI RANCHHODBHAI,PATEL BIRUDBHAI NARANBHAI,PATEL SANJAYKUMAR NARANBHAI P,PANKAJKUMAR CHANDUBHAI PATEL,DASHRATHBHAI GORDHANBHAI PATEL,JAYESH KANTILAL PATEL,PRANAYBHAI KANTILAL PATEL,DIPAKBHI MANILAL PATEL,PRAKASH CHANDULAL PATEL,SANDIP KANUBHAI PATEL,RASHMINBHAI MOHANBHAI PATEL,DASHRATHBHAI GORDHANBHAI PATEL,SURESHKUMAR CHANDULAL PATEL,SHALESHBHAI CHELABHAI PATEL,(MINOR) HEET ANILKUMAR PATEL,(MINOR) LAV BALDEVBHAI PATEL	NOTICE SERVED BY DS,(MR PARESH M DARJI)
1511	AO/179/2010	1/7/2010	CHINTANKUMAR P SHAH,	MR AD DESAI,MS.P J.JOSHI	MODI SUMANT S,	
1512	AO/180/2010	2/7/2010	RAMPRASAD SHARMA,KESARIPRASAD SHARMA	(MS NISHA M THAKORE)	PARMESHWAR DEVNARAYAN GUPTA,VIKRAMSINGH SAGARSINGH RAJPUT,CHANDRASINGH KAPILSINGH,SURENDRAKUMAR BANWARILAL SHARMA	
1513	AO/181/2010	7/2/2011	SAILESHGIRI MOHANGIRI MEGHNATH,NISHANTGIRI MOHANGIRI MEGHNATHI	MR RAXIT J DHOLAKIA	VANDNABEN JAYENDRAKUMAR VAIDYA,PUSHPABEN CHANDRAKANTBHAI JETHVA,CHANDRAKANTBHAI VELJIBHAI JETHVA	NOTICE SERVED,MR ANAL S SHAH,MR MAUNISH T PATHAK

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1514	AO/182/2010	29/07/2010	LADUBEN WD/O JAHANGIRBHAI,BIBIBEN JAHANGIRBHAI,GULSHAN BIBI @ KULSUMBEN JAHANGIRBHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	IBRAHIMBAHI USMANBHAI MALEK,NAUSHADALAM IBRAHIMBHAI MALEK,JAVEDHUSSAIN IBRAHIMBHAI MALEK,IRFANHUSAIN IBRAHIMBHAI MALEK,KARIMBHAI USMANBHAI MALEK,AKBARBHAI KARIMBHAI MALEK	
1515	AO/183/2010	19/04/2011	KAVIBEN NATHABHAI DHARAVIA,JASHODABEN VASHRAMBHAI DHARAVIA,PREMJIBHAI DEVJIBHAI DALWADI	MR HASIT H JOSHI	SHANTABEN DAHABHAI MAGHODIA D/O PREMJIBHAI DEVJIBHAI,	(MR VIVEK N MAPARA)
1516	AO/184/2010	19/04/2011	VALIBEN KARAMSHIBHAI DHARAVIA,GOMIBEN DEVSHIBHAI DHARAVIA,PREMJIBHAI DEVJIBHAI DALWADI	MR HASIT H JOSHI	SHANTABEN DAHABHAI MAGHODIA D/O PREMJIBHAI DEVJIBHAI,	(MR VIVEK N MAPARA)
1517	AO/185/2010	29/07/2010	SABIR SAMSUDDINBHAI DEVDIWALA,HARUN SAMSUDDINBHAI DEVDIWALA,FIRZO SAMSUDDINBHAI DEVDIWALA,YASIN SAMSUDDINBHAI DEVDIWALA,JEBUNISSA SABIRBHAI DEVDIWALA	NANAVATY ADVOCATES	YAKUB GANIBHAI SURTI,MUNICIPAL CORPORATION OF AHMEDABAD	,MR MEHUL S SHAH,(MR SURESHM SHAH),(MR IQBAL M KHAN)
1518	AO/186/2010	8/2/2011	HITESHBHAI BHANUBHAI SHAH,	MR SP MAJMUDAR,MR P P MAJMUDAR	JIVRAJBHAI NARSINHBHAI TURAKHIA,PANKAJBHAI AMTHABHAI VAGHELA,PURSHOTTAMBHAI AMTHABHAI VAGHELA,KANUBHAI SHIVJIBHAI VASAVA,ARVINDBHAI SHIVJIBHAI VASAVA,SHARDABEN SHIVJIBHAI VASAVA,M/S.MARUTI DEVELOPERS	NOTICE SERVED BY DS,MR PARTHIV B SHAH
1519	AO/187/2010	7/7/2010	DHARMPAL BHOLANATH BANGIYA,	MR TATTVAM K PATEL	SOMAJI RUMAJI THAKOR,CHELAJI RUMAJI THAKOR,RAJUJI RUMALJI THAKOR,BHARATBHAI RANCHHODBHAI PATEL,ASHWINBHAI KANUBHAI PATEL,PRAVINABEN MAYURBHAI PRAJAPATI	
1520	AO/188/2010	8/2/2011	ABDULRAHIM JAANMOHAMMED SHAIKH,	MR SATYAJIT SEN	PIRKHAN ASGARALI TINWALA,PARVINBANU IQBALBHAI MEMON,IQBAL GAFFARBHAI MEMON	NOTICE NOT RECD BACK,MR HARNISH V DARJI,MR EJAZ M QURESHI
1521	AO/189/2010	23/09/2010	KAUSHIKBHAI HIRALAL MODI,	MR KV SHELAT	HANSABEN PRAMODBHAI MORI,JYOTIBEN RAMESHCHANDRA MODI,NILESHBHAI HIRALAL MODI	
1522	AO/190/2010	11/1/2011	MILANBHAI JETHALAL SHETH,NITINBHAI PRAVINBHAI MAKWANA	MR HARSHADRAY A DAVE	SHANKARLAL BHAGWANDAS VATIYANI,LAJVANTIBEN LAXMANDAS VATIYANI,PARMESHWARIBEN TULSIDAS BAJAJ,SUNDARIBEN BHAGWANDAS VATIYANI,M/S AMAR CONSTRUCTION COMPANY,LAXMIBEN WD/O JAGJIVANBHAI N UMARIGAR,RANJANBEN WD/O RAMESHBHAI JAGJIVANBHAI,NIRAV RAMESHBHAI (MINOR) THROUGH RANJANBEN WD/O RAMESHB,UMANG RAMESHBHAI (MINOR) THROUGH RANJANBEN WD/O RAMESHB,BHAVIK RAMESHBHAI (MINOR) THROUGH RANJANBEN WD/O RAMESHB,SONU RAMESHBHAI (MINOR) THROUGH RANJANBEN WD/O RAMESHB,KISHOREBHAI GOPALBHAI ALIAS KANTIBHAI UMARIGAR,RAKESHBHAI GOPALBHAI ALIAS KANTIBHAI UMARIGAR,JASHUBEN D/O GOPALBHAI ALIAS KANTIBHAI UMARIGAR,MINABEN D/O GOPALBHAI ALIAS KANTIBHAI UMARIGAR W/O DILIPBH,SURAT MUNICIPAL CORPORATION	,MR ABHISHEK M MEHTA
1523	AO/191/2010	12/7/2010	GHANSHYAMBHAI MULJIBHAI PATEL,	(MR FB BRAHMBHATT)	M/S NEW NANDI SEEDS CORPORATION,	MR YJ TRIVEDI
1524	AO/192/2010	8/7/2010	IBRAHIMBHAI USMANBHAI SHEIKH,	MR AV NAIR,MR SHUSHIL R SHUKLA	IQBAL IBRAHIMBHAI VOHRA,	(MR NALIN K THAKKER)

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1525	AO/194/2010	2/8/2010	AJITSINHJI MADHAVDAS(DECEASED)THROUGH LEGAL HEIRS,ANJANABEN AJITSINH,NILESH AJITSINH,JATIN AJITSINH,VIJAYSINH MADHAVDAS,INDRASINH MADHAVDAS,SURENDRA MADHAVDAS,MAHESH MADHAVDAS,KISHAN MADHAVDAS	MR SAURABH G AMIN	RAVJIBHAI VALLABHDAS(DECEASED)THROUGH LEGAL HEIRS,HIRABHAI MORARJI ASHAR,JAISINH MORARJI ASHAR,RAMESH MORARJI ASHAR,KUSUM C PALICHA,ASHWIN MORARJI DESAI,VARSHANJI RAVJI (DECEASED) THROUGH LEGAL HEIRS,JAYABHAI VARSHANJI ASHAR,DAMYANTI KIRIT TOPRANI,KARSANDAS RAVJI (DECEASED) THROUGH LEGAL HEIRS,MANJULABEN KARSANDAS ASHAR,CHABILDAS RAVJI (DECEASED) THROUGH LEGAL HEIRS,SUNITABEN CHABILDAS ASHAR,PRATAPSINH (DECEASED) THROUGH LEGAL HEIRS,KIRTI UDAYKUNA BHATIA,KANAN AJAY RAMAIYA,RATANSI VALLABHDAS(DECEASED) THROUGH LEGAL HEIRS,PURSHOTTAM RATANSI (DECEASED) THROUGH LEGAL HEIRS,HANSA PURSHOTTAM ASHAR,RUPALIBEN JAGPREET MONGA,KINJAL PURSHOTTAMBHAI,MILAN GORDHANDAS NANDA,HARISHKUMAR KESHAVJI NANDA,VINOD KESHAVJI NANDA,DEEP KESHAVJI NANDA	,(MR VIVEK N MAPARA)
1526	AO/195/2010	19/07/2010	ASHISH KIRIT PANDYA THROUGH HIS FATHER & NATURAL G,	MR CHETAN K PANDYA	DIRECTOR THE AHMEDABAD EDUCATION SOCIET,PRESIDENT THE AHMEDABAD EDUCATION SOCIET,PRINCIPAL H K PRIMARY SCHOOL,DISTRICT EDUCATION OFFICER	,MR DC DAVE
1527	AO/196/2010	19/07/2010	ASHISH KIRIT PANDYA THROUGH HIS FATHER & NATURAL G,	MR CHETAN K PANDYA	DIRECTOR THE AHMEDABAD EDUCATION SOCIET,PRESIDENT THE AHMEDABAD EDUCATION SOCIET,PRINCIPAL,DISTRICT EDUCATION OFFICER	,MR DC DAVE
1528	AO/197/2010	25/01/2011	MAHESHBHAI MOHANBHAI HAPLIYA,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	DEVABHAI DEVSHIBHAI PATEL,ASHOKBHAI DEVABHAI PATEL,VIJAYKUMAR DEVABHAI PATEL,BHARATBHAI RAVATBHAI KHACHAR,SHANTILAL VALJIBHAI TANTI,VINODBHAI BHUTABHAI MEGHANI	NOTICE SERVED BY DS,MR VIMAL M PATEL,MR RAJESH K KANANI,MR YV VAGHELA
1529	AO/198/2010	15/02/2011	BHASKARBHAI MADHUSUDANBHAI PATEL THROUGH POA CHETANBHAI NAVI,	(MR BS BRAHMBHATT)	MADHUSUDANBHAI MOHANBHAI PATEL,SANJAYKUMAR CHIMANBHAI PATEL,GHANSHYAMBHAI BHAILALBHAI PATEL,HARISHBHAI RAVAJIBHAI PATEL	MRS KETTY A MEHTA,MS ARCHANA U AMIN,MS ARCHANA R ACHARYA
1530	AO/199/2010	9/9/2010	AKSHAR TRAVELS PVT.LIMITED,	(MR UTKARSH B JANI)	UMANG HUTHEESING,HUTHEESING DESINGNS COMPANY	MR YJ TRIVEDI
1531	AO/201/2010	6/5/2011	YADAV PANDUBHAI GOPALRAO,	MR ANSHIN H DESAI	PARMAR (BARIA) CHHAGANBHAI SHANABHAI(SINCE DECD.THRO HEIR,GANPAT S/O CHHAGANBHAI PARMAR,JASHODABEN CHHOTUBHAI SOLANKI,JOSHANABEN JAGDISHKUMAR SOLANKI	,MR LALJI R MOKARIA
1532	AO/202/2010	14/07/2010	NARSINHBHAI BHAILALBHAI PARMAR,CHANDRAKANTBHAI BHAILALBHAI PARMAR,BHAVESHBHAI GOVINDBHAI PARMAR	MR PREMAL R JOSHI	JATINBHAI GHANSHYAMBHAI BAROT,DILIPBHAI PRAMODRAI MISTRY,BHAILALBHAI RAMABHAI PARMAR,GOVINDBHAI RAMABHAI PARMAR,BAIJIBHAI WD/O RAMABHAI DHULABHAI PARMAR THROUGH POA BHAILAL,SHANTABEN RAMABHAI PARMAR THROUGH POA BHAILALBHAI R PARM,SHARDABEN RAMABHAI PARMAR THROUGH POA BHAILALBHAI R PARM,MADHUBEN RAMABHAI PARMAR THROUGH POA BHAILALBHAI R PARM,SANTOKBEN RAMABHAI PARMAR THROUGH POA BHAILALBHAI R PARM,NANDABEN RAMABHAI PARMAR THROUGH POA BHAILALBHAI R PARM	,MR DASHRATH N PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
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1533	AO/203/2010	14/07/2010	NARENDRABHAI BHUPATBHAI PARMAR,BHARATBHAI SHAMABHAI PARMAR,SHAKTI RAISINH PARMAR	MR PREMAL R JOSHI	SHAILESHBHAI GHANSHYAMBHAI BAROT,MANOJBHAI GHANSHYAMBHAI BAROT,JAYESHKUMAR BHAGUBHAI PARMAR,RANGABEN WD/O BHAGUBHAI PARMAR,ALKABEN BHAGUBHAI PARMAR,SANGITABEN BHAGUBHAI PARMAR,TARABEN @ TARULATTABEN WD/O SHANTILAL BHAGUBHAI,AMIT SHANTILAL PARMAR,JAGRUTIBEN SHANTILAL PARMAR,PRAVINABEN WD/O NATWARBHAI SOMABHAI PARMAR,JALPA NATWARBHAI PARMAR(MINOR)THROUGH PRAVINABEN NATWARBHAI,SAGAR NATWARBHAI PARMAR(MINOR)THROUGH PRAVINABEN NATWARBHAI,CHANCHALBEN WD/O VITTHALBHAI SOMABHAI,JAYABEN VITTHALBHAI PARMAR,GITABEN VITTHALBHAI PARMAR,MAYABEN VITTHALBHAI PARMAR,TARABEN VITTHALBHAI PARMAR,NEHABEN VITTHALBHAI PARMAR,SUDHABEN VITTHALBHAI PARMAR,SAPANABEN VITTHALBHAI PARMAR,BHUPATBHAI SOMABHAI PARMAR,SHAMALBHAI SOMABHAI PARMAR,RAISINGBHAI SOMABHAI PARMAR,KANTIBHAI SOMABHAI PARMAR	,MR DASHRATH N PATEL
1534	AO/204/2010	26/07/2010	BHARATSINH MANSINH CHUDASMA,	MR JS YADAV	MANSINH VISAJI,BHUPATSINH VISAJI,VAKHATBA VISAJI,RAVUBA VISAJI,BALUBA VISAJI,DHIRAJLAL MAVJIBHAI PATEL,YOGESH AMRUTLAL PATEL,MANSUKHBHAI PARSHOTTAMBHAI PATEL,ARVINDKUMAR PARSHOTTAMBHAI PATEL,CHANDULAL GORDHANBHAI LALAKIYA,NAVNIT GOKALDAS VADALIYA,RAJANKUMAR VALLABHBHAI VADALIYA,NAROTTAMBHAI GOKALDAS KANSAGARA,TUSHARBHAI PARSOTTAMBHAI KANSAGARA,MOHANBHAI NATHABHAI DADHANIYA,BHARATBHAI MOHANBHAI GADHANIYA,RAMESHBHAI GORDHANBHAI ZALAVADIYA,JAGDISH RAVJIBHAI ZALAVADIYA,BHUPATBHAI BHIMJIBHAI KANERIYA	,(MR CL SONI)
1535	AO/205/2010	26/07/2010	GAJENDRASINH JILUBHA CHUDASMA,	MR JS YADAV	JIKUBA NATHUJI,JILUBHA NATHUJI,JAVALSINH NATHUJI,VAJESINH NATHUJI,DILIPSINGH NATHUJI,VASANTBEN NATHUJI,HIRABA NATHUJI,LILABEN NATHUJI,NANKUBA NATHUJI,DHIRAJLAL MAVJIBHAI PATEL,YOGESH AMRUTLAL PATEL,MANSUKHBHAI PARSHOTTAMBHAI PATEL,ARVINDKUMAR PARSHOTTAMBAHI PATEL,CHANDULAL GORDHANBHAI LALAKIYA,NAVNIT GOKALDAS VADALIYA,RAJANKUMAR VALLABHBHAI VADALIYA,NAROTTAMBHAI GOKALDAS KANSAGARA,TUSHARBHAI PARSOTTAMBHAI KANSAGARA,MOHANBHAI NATHABHAI DADHANIYA,BHARATBHAI MOHANBHAI GADHANIYA,RAMESHBHAI GORDHANBHAI ZALAVADIYA,JAGDISH RAVJIBHAI ZALAVADIYA,ARJANBHAI HAPALIYA	,(MR CL SONI)
1536	AO/206/2010	16/07/2010	MADHUBHAI SAMANAND BANGALI,	MR MATAFER R PANDE	RAMNIKBHAI (RAMESHBHAI) BHAGWANBHAI AMIPARA,	

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1537	AO/207/2010	14/02/2011	RAMCHANDRA GOVINDRAM GULBANI,	(MR MB GANDHI),MR CHINMAY M GANDHI	NEW ADINATH CO-OPEARTIVE HOUSING SOCIETY LIMITED THROUGH,AHMEDABAD MUNICIPAL CORPORATION THROUGH COMMISSIONER	HL PATEL ADVOCATES,MR TATTVAM K PATEL
1538	AO/208/2010	19/07/2010	SHINEWORLD TOURS & TRAVELS THROUGH PARTNER BHARATKUMAR,	M/S PATEL ADVOCATES	AMI TOURS & TRAVELS THROUGH PROPRIETOR,AMIBEN PANKAJBHAI MODI,PANKAJBHAI PRANJIVANBHAI MODI	
1539	AO/209/2010	10/8/2010	KALAVATIBEN (KALABEN) LALJIBHAI RABARI,LALJIBHAI BHAGABHAI RABARI (SINCE DECD.),KARSANBHAI LALJIBHAI RABARI,SHAKRIBEN LALJIBHAI RABARI,MANIBEN LALJIBHAI RABARI	MR NK MAJMUDAR	GLOBAL ELECTRICAL FACTORY (INDIA) LTD THROUGH SATYANARAY,JAYNARAYAN DEVELOPERS THROUGH YOGESH AMBALAL SHAH,YOGESH AMBALAL SHAH	
1540	AO/210/2010	10/8/2010	NARANBHAI BHAGHABHAI RABARI,	MR NK MAJMUDAR	SQUARE REALTY PVT LTD THROUGH SATYANARAYAN L ATAL,YOGESH AMBALAL SHAH	,(MR NIKHIL S KARIEL)
1541	AO/211/2010	19/07/2010	HARESHKUMAR MANILAL SOMAIYA,	MR TATTVAM K PATEL	NATHANI CHARITABLE TRUST,YOGENDRAKUMAR NATHANI JOINT MANAGING TRUSTEE OF NATH,PAVANKUMAR NATHANI JOINT MANAGING TRUSTEE OF NATH	
1542	AO/212/2010	1/8/2012	MUKESHBHAI RAMESHBHAI JAMATANI,	MR HB DESAI	ROMABEN KISHORBHAI VADWANI,	MR ABHIJIT P JOSHI
1543	AO/213/2010	5/8/2010	NATUBHAI LAKHUBHAI SOLANKI,	MR RJ GOSWAMI,MR DINESH B PATEL	DASHRATHBHAI PUNJABHAI PATEL,MAHENDRABHAI DASHRATHBHAI PATEL,RAJENDRABHAI DASHRATHBHAI PATEL,NISHANT CONSTRUCTION PRIVATE LIMITED,NIRAV SURESHBHAI VEDIYA	,MR MV CHOKSHY,MR RAHUL K PANDYA
1544	AO/214/2010	25/08/2010	MAHESHBHAI SHRIBHAI DESAI,	(MR SJ GAEKWAD)	PATEL RASIKBHAI SHAMBHUDAS,	MR AJAY R MEHTA
1545	AO/215/2010	17/01/2011	GHANSHYAMBHAI LALJIBHAI PANDYA,	MR SP MAJMUDAR,MR P P MAJMUDAR	MEHBUBBHAI ALIBHAI PATEL,JAGGANNATH DEVELOPERS,KASHIBEN AMBALAL PATEL,BHIKHUBHAI AMBALAL PATEL,VISHNUBHAI AMBALAL PATEL,MAHIDA JASHWANTSINH CHHATRASINH,PATEL RAMABEN BHOLABHAI,KOTHARI AKSHAYKUMAR ARVINDBHAI	NOTICE SERVED,(MR A J PATEL)
1546	AO/216/2010	31/08/2010	RASIKBA AJITSINGH,PRAFULLABA AJITSINGH (MINOR)THROUGH RASIKBA AJITSIN,HARDEVSINH AJITSINGH(MINOR) THROUGH RASIKBA AJITSINGH	(MR VIVEK N MAPARA)	.,	
1547	AO/217/2010	20/07/2010	KARSANBHAI SANKARBHAI PATEL, THROUGH POA ROHTIBHAI KARSAN,	MR UI VYAS	MONAJI RANAJI THAKOR,SHIVAJI RANAJI THAKOR,RANCHHODJI RANAJI THAKOR,KODIDAS AMBALAL PATEL,BHIKABHAI BURABHAI BARWAD,RATNABHAI RUDABHAI BARWAD,UKABHAI MERABHAI BARWAD,MAYABEN POPATBHAI BARWAD,ARJANBHAI POPATBHAI BARWAD,RAMJIBHAI POPATBHAI BARWAD,PUNABHAI POPATBHAI BARWAD,JAGALBAHI POPATBHAI BARWAD,KARMANBHAI POPATBHAI BARWAD,SARDULBHAI POPATBHAI BARWAD,PRABHAUBHAI POPATBAHI BARWAD,GOVINDBHAI POPATBHAI BARWAD,SAMUBEN POPATBHAI BARWAD,VANIBEN POPATBHAI BARWAD,PRAVINCHANDRA ATMARAM SHAH,SARYUBEN PRAVINCHADRA SHAH,JIGISHABEN PRAVINCHANDRA SHAH,PAYALBEN PRAVINCHANDRA SHAH,AMIBEN PRAVINCHADRA SHAH,VALLABHBHAI GOBARDAS PATEL,GAUTAMBHAI SHANTILAL ADANI THROUGH POA VASANTBHAI S ADANI	,MR PR NANAVATI
1548	AO/218/2010	20/07/2010	K K DEVELOPERS PVT LTD THROUGH DIRECTOR MOHMAD FAISAL,	MR DHAVAL D VYAS	MINUSHETH DARASHA CONTRACTOR,DUSHYANTSINH PRAVINSINH RAOLAJI,KANTILAL RAMSWARUP SHAH	
1549	AO/219/2010	15/10/2010	JAY REJENDRAKUMAR MODI POA HOLDER RAJENDRAKUMAR MODI,	MS JIRGA D JHAVERI	KAUSHIKBAHI RAMANLAL MODI,MANISHABEN KOUSHIKBHAI MODI	MR NV GANDHI

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1550	AO/220/2010	20/06/2014	PRAFUL RASIKLAL TALSANIA,	MR HEMANG M SHAH	MEHSANA DISTRICT PANCHYAT,	MR HS MUNSHAW
1551	AO/221/2010	10/8/2010	WORLD ELECTRICAL HUB PVT LTD,	(MR NIKHIL S KARIEL)	RAMJIBHAI BHAGABHAI RABARI,SHANKARBHAI RAMJIBHAI RABARI,LAXMAN RAMJIBHAI RABARI,SAVITABEN RAMJIBHAI RABARI,RADHABEN D/O RAMJIBHAI RABARI,YOGESHBHAI AMBALAL SHAH	,MR NK MAJMUDAR
1552	AO/223/2010	10/8/2010	KALABEN LALJIBHAI RABARI,KARSANBHAI LALJIBHAI RABARI,MANIBEN LALJIBHAI RABARI	MR NK MAJMUDAR	GLOBAL ELECTRIC FACTORY (INDIA) LTD,JAYNARADFYAN DEVELOPERS,YOGESH AMBALAL SHAH	,(MR NIKHIL S KARIEL)
1553	AO/224/2010	10/8/2010	NARAYANBHAI BHAGHABHAI RABARI,	MR NK MAJMUDAR	SQUARE REALTY PVT LTD,YOGESH AMBALAL SHAH	,(MR NIKHIL S KARIEL)
1554	AO/225/2010	15/04/2014	NARENDRABHAI SANCHANIYA,SHANTIBHAI SANCHANIYA	MR K S CHANDRANI	HARISH DEVRAMBHAI RAMANRAJ,	MR ASHISH M DAGLI
1555	AO/226/2010	20/07/2010	M/S SHREE RANG DEVELOPERS,PARSHOTTAM CHHIBABHAI LAD,NIMIT MAHESHCHANDRA BHATT	MR AD DESAI,LOPA M BHATT	BHARTIBEN SURESHBHAI PATEL THROUGH POA SHAILESH GORDHANDA,	
1556	AO/227/2010	29/07/2010	VINUBHAI POPATBHAI PATEL,	MR MEHUL H RATHOD,MR MANAN MAHETA	GYANTIBEN RAMBALI YADAV,VIKRAMSINH GANPATSINH ALIAS VIKRAMSINH DIPSINH,JAYDEVSINH PRAVINSINH VAGHELA,VANARAJSINH DILIPSINH VAGHELA,HARPALSINH JAYVANTSINH VAGHELA,GUNVANTBHAI AMBALAL PATEL,RITESH ARUNBHAI PATEL	,MR NC SHAH,MR NV GANDHI, (MR BS BRAHMBHATT)
1557	AO/228/2010	15/03/2011	MANISHA MANISHKUMAR PANWALA,JALPA MAHULKUMAR PANWALA	MR ASPI M KAPADIA	HDFC BANK LIMITED,MESSERS SEASONS, FOODS AND RECREATIONS,PRAMODBHAI KIKUBHAI DESAI,PRACHIBEN NAVINBHAI DESAI	DS AFF.NOT FILED (N),MR SANJAY A MEHTA
1558	AO/229/2010	17/02/2014	VIRENDRAKUMAR PRANLAL SHAH,	MR NILESH M SHAH,MR MAYANK DESAI	PAREK DEVJI PARAGJI & TRIBHUVAN PRAGJI,RASIKBHAI L SHAH,MANIBHAI FULCHAND MEHTA,TARUNBHAI N PUNJANI,M D MEHTA DELETED AS PER COURT'S ORDER,BHUPATBHAI C SANGHANI,RAMNIKLAL NAGARDAS SHAH,DILIPBHAI H PAREKH	DELETED,RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1559	AO/230/2010	7/2/2011	KANUBHAI SHAMBHUBHAI PATEL,KANTABEN KANUBHAI PATEL	MR PT JASANI	VIJAYBHAI CHIMANLAL BAROT,	MR SHIRISH H GOHIL
1560	AO/231/2010	7/2/2011	PARESHKUMAR BABUBHAI GONDALIYA,	MR PT JASANI	VIJAYBHAI CHIMANLAL BAROT,	MR SHIRISH H GOHIL
1561	AO/232/2010	7/2/2011	RAKESHKUMAR SURESHBHAI PATEL,	MR PT JASANI	VIJAYBHAI CHIMANLAL BAROT,	MR SHIRISH H GOHIL
1562	AO/233/2010	7/2/2011	KALUBHAI GOGANBHAI VASOYA,	MR PT JASANI	VIJAYBHAI CHIMANLAL BAROT,	MR SHIRISH H GOHIL
1563	AO/234/2010	7/2/2011	GOPALBHAI KARSHANBHAI DEKIVADIA,	MR PT JASANI	VIJAYBHAI CHIMANLAL BAROT,	MR SHIRISH H GOHIL
1564	AO/235/2010	7/2/2011	BHERULAL VARDANJI PRAJAPATI,	MR PT JASANI	VIJAYBHAI CHIMANLAL BAROT,	MR SHIRISH H GOHIL
1565	AO/237/2010	25/08/2010	RAMESH MADHAVDAS AHUJA,	MR D K TRIVEDI	SHANKARLAL MADHAVDAS AHUJA,	MR AKSHAY A VAKIL
1566	AO/238/2010	13/01/2011	UTKARSH BHIKUBHAI SHAH,SAROJBEN HASMUKHBHAI SHAH	(MR PARESH M DARJI)	BEBIBEN MAGANJI THAKOR,KAMUBEN MAGANJI THAKOR,LILIBEN MAGANJI THAKOR,DAYAJI MAGANJI THAKOR,KAMUBEN W/O ARJANJI MAGANJI THAKOR,NISHABEN D/O ARJANJI MAGANJI THAKOR,CHANDUJI MAGANJI THAKOR,TAKHIBEN W/O GANDAJI MAGANJI THAKOR,PRAHLADJI MAGANJI THAKOR,RAMESHJI GANDAJI THAKOR,SAKIBEN GANDAJI THAKOR,MEENABEN GANDAJI THAKOR,SASHIKANT VASUDEVBHAI PATEL	NOTICE SERVED BY DS,MR JV VAGHELA
1567	AO/239/2010	29/07/2010	JITENDRA M MOHNANI,MOTILAL DAULATRAM MOHNANI	MS NIYATI H SAMPAT	DYNASTY INDUSTRIES PROPRIETOR VISHAL PRAFULLCHANDRA DOSHI,	
1568	AO/240/2010	17/01/2011	PARSOTTAMBHAI GORDHANBHAI LAKHANI,	MR PREMAL S RACHH	MANIBHAI THAKORBHAI PATEL,CHAGANBHAI THAKORBHAI PATEL,MINESHBHAI MANIBHAI PATEL,PIYUSHKUMAR CHAGANBHAI PATEL	NOTICE NOT RECD BACK,MR MP SHAH,MS. KRUTI M SHAH

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1569	AO/242/2010	7/2/2011	KALPESHKKUMAR ROHITBHAI PATEL,JIGISHKUMAR ROHITBHAI PATEL	(MR MB GANDHI),MR NEHAL R JOSHI,MS ARCHANA C RAVAL,MR CHINMAY M GANDHI	PRAFULLBHAI BHIKHABHAI DAVE,VASUDEVBHAI MEMABHAI RABARI,BHARATBHAI AMRITLAL UMRALIYA,RAJESHBHAI AMBALAL PATEL,ASHWINKUMAR MANHARLAL BAROT,TARUNBHAI DHIRAJLAL PATEL,RAMSINH HARJIBHAI DESAI,AMIL ARJUNCHANDRA ROY,VASANTBAHI MANGALDAS PANCHAL,ASHOKBHAI SOMDAT SHARMA,KIRITBHAI UMEDBHAI PANCHAL,HARISHANKAR RAMCHANDRA GUPTA,PRAMODBHAI RAMANLAL PANDYA,CHATURBHAI PUNABHAI NAI,RAMESHBHAI RATNABHAI DESAI,HITESHBHAI RAMJIBHAI DESAI,HIRABHAI CEHORBHAI DESAI	NOTICE SERVED BY DS,MR AA SHAIKH,MR VC VAGHELA
1570	AO/243/2010	28/02/2011	DASHRATHBHAI SANKABHAI PATEL (SINCE DECEASED),SURYABEN WD/O DASHRATHBAHI SANKABHAI,KRINAL DASHRATHBHAI PATEL,NAISARG DASHRATHBHAI PATEL,HEIRS OF DECEASED HIRABEN D/O MANEKBEN FULAJI AND W/O GANESH,SOTHAJI GANESHJI THAKORE,JADIBEN GANESHJI THAKOR,KANAJI GANESHJI THAKOR	(MR CC BHALJA)	GANPATJI BECHARJI THAKOR (SINCE DECEASED),MANIBEN D/O GANPATJI BECHARJI,BHALAJI GANPATJI,AMRATBEN W/O BHALAJI GANPATJI,VINABEN D/O BHALAJI GANPATJI,MANISHABEN D/O BHALAJI GANPATJI AND W/O KANUJI CHEHARJI,SADIPBHAI SHANTILAL GALA	,MS TRUSHA K PATEL
1571	AO/244/2010	3/8/2010	PARVATIBEN WD/O VENSIMAL DHARAMDAS ASSUDHANI,	(MR VM PANCHOLI)	KANAIYALAL SUNDERDAS,MUKESH SUNDERDAS,LAXMI SUNDERDAS	
1572	AO/245/2010	3/8/2010	M/S ANJALI BIKE PALACE, THROUGH RAJKUMAR RAMASSARY PANDEY,	MR MAYUR H MALKAN,MS.KHUSHBOO AAKASH SHETH	AHMEDABAD MUNICIPAL CORPORATION,RAMESHBHAI BECHARBHAI BAJANIYA,AMBALAL BECHARBHAI BAJANIYA	
1573	AO/246/2010	3/8/2010	M/S HARI OM MOBILE REPAIRING, THROUGH JITUBHAI BHIKHABHAI,	MR MAYUR H MALKAN,MS.KHUSHBOO AAKASH SHETH	AHMEDABAD MUNICIPAL CORPORATION,RAMESHBHAI BECHARBHAI BAJANIYA,AMBALAL BECHARBHAI BAJANIYA	
1574	AO/247/2010	3/8/2010	M/S GITA ELECTRONICS, THROUGH RAVISHANKARBHAI RAMNATH MISRA,	MR MAYUR H MALKAN,MS.KHUSHBOO AAKASH SHETH	AHMEDABAD MUNICIPAL CORPORATION,RAMESHBHAI BECHARBHAI BAJANIYA,AMBALAL BECHARBHAI BAJANIYA	
1575	AO/248/2010	3/8/2010	M/S POOJA AUTO PARTS, THROUGH DEVKUMAR RAMASSARY PANDEY,	MR MAYUR H MALKAN,MS.KHUSHBOO AAKASH SHETH	AHMEDABAD MUNICIPAL CORPORATION,RAMESHBHAI BECHARBHAI BAJANIYA,AMBALAL BECHARBHAI BAJANIYA	
1576	AO/249/2010	8/2/2011	PARVATIBEN WD/O VENSIMAL DHARAMDAS ASSUDHANI,	(MR VM PANCHOLI)	RUKMANI WD/O ANAND ASSUDHANI,ISHWRIBEN ATMARAM KHATRI,LAXMIBEN SUNDERDAS	MR VIMAL M PATEL
1577	AO/250/2010	3/8/2010	PARVATIBEN WD/O VENSIMAL DHARAMDAS ASSUNDHANI,	(MR VM PANCHOLI)	RUKMANI WD/O ANAND ASSUDHANI,	
1578	AO/251/2010	20/01/2011	SUTHAR KALYANJIBHAI CHAKUBHAI VADGAMA (SINCE DECEASED),KISHORBHAI NAGJIBHAI VADGAMA,MANJIBHAI NAGJIBHAI VADGAMA,ANIBHAI NAGJIBHAI VADGAMA,TUSHAR DAYALJIBHAI VADGAMA	(MR KD VASAVADA)	CHANDULAL ANANDJI GARACH (SINCE DECEASED) THROUGH POA O,	MR MRUGEN K PUROHIT
1579	AO/252/2010	6/9/2010	RASIKMIYA AMIRMIYA MALEK,	MR RAMNANDAN SINGH	YUSUF TAIYABJI ROJA PROPERTIES TRUST(DAVAT PROPERTIES),	(MR MB GANDHI),MR CHINMAY M GANDHI
1580	AO/253/2010	1/9/2010	RAMILABEN JASWANTBHAI VAGHELA,JASUBHAI GORDHANBHAI VAGHELA	MR KRUNAL D PANDYA	TARABEN WD/O RAMANLAL KUBERDAS,SONI BANSILAL RAMANLAL	,(MR NIRAL R MEHTA)
1581	AO/254/2010	5/8/2010	MADHUBHAI GORDHANBHAI LATHIYA,	MR KC TRIVEDI	ARVINDBHAI RAVJIBHAI DONGA,	
1582	AO/255/2010	14/02/2011	BALMUKUND RANCHHODLAL SEVAK,RASHISEMNI RAMCHANDRA PANDEY,DILIPBHAI RUDRAPRATAP TIWARI,ASHOKKUMAR INDRAVADAN KHAMBHOLJA,PRAVINBHAI NANDUBHAI ACHARYA,SANTPRASAD HARISHCHANDRA PANDEY,DILIPBHAI GAURISHANKER BHATT,GANPATBHAI SHANABHAI PARMAR,RAJUBHAI SABURBHAI PARMAR	(MR AJ SHASTRI)	MANAGER SHREE DAKORE TEMPLE COMMITTEE,GIRISHBHAI THAKORLAL NANAVATI CHAIRMAN,BIPINCHANDRA JIVANLAL DIWAN TRUSTEE,PARENDUBHAI KANAIYALAL BHAGAT TRUSTEE,AJAYBHAI BHALCHANDRA TAMBVEKAR TRUSTEE,PRITESHKUMAR HARSHADBHAI SEVAKL TRUSTEE	DELETED,MR RS SANJANWALA

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1583	AO/256/2010	7/9/2010	GAYATRI INDUSTRIES,RAJNARAYAN RAMDARSHAN TIWARI,VANDANA HARESH BHOJWANI	MS SRUSHTI A THULA	KESHAVPRASAD SHARMA,SHANTIBEN WD/O LALLUBHAI RANCHHOD PATEL,DAYALBHAI LALLUBHAI PATEL,ASHOKBHAI LALLUBHAI PATEL,KANAKBEN LALLUBHAI PATEL,SHANKERBAHI RANCHHODBHAI PATEL,MANOJBHAI RANCHHODBHAI PATEL,PRAVINBAHI RANCHHODBHAI PATEL,NAYNABEN WD/O KISHORE LALLUBHAI PATEL AND GUARDIAN AND FRIED,PINALBHAI KOSHOREBHAI PATEL	
1584	AO/257/2010	22/02/2011	BINABEN GAUTAMKUMAR YAGNIK,ASHABEN PRASHANTKUMAR TRIVEDI,ANJALI NITINKUMAR SEVAK	MR BP GUPTA	GENERAL MANAGER BHARAT SANCHAR NIGAM LIMITED,DEPUTY GENERAL MANAGER (ADMINISTRATION DEPARTMENT),WELFARE OFFICER BHARAT SANCHAR NIGAM LIMITED,ZAHIRUDDIN AMINMIYA MALEK	NOTICE SERVED BY DS,(MR PRAFUL J BHATT),MR KIRIT J MACWAN
1585	AO/258/2010	9/4/2014	DEEPAK NATWERLAL CONTRACTOR,	MR KV SHELAT	GAJENDRABHAI KALYANBHAI SHETH,	RULE SERVED,MR YJ TRIVEDI
1586	AO/259/2010	29/03/2011	HARIBHAI DEVRAMBHAI,RUPESH HARIBHAI	MR MB GOHIL	VIJAYBHAI LAKSHMANBHAI DESAI,PRADIPBHAI MANSUKHLAL SHAH	,(MR BS BRAHMBHATT)
1587	AO/260/2010	8/2/2011	IQUBALHUSAIN MAHENDIHUSEN KADARI,	MR KV SHELAT	MOHMAD HANIF MAHENDIHUSAIN KADARI,MUSTAKHUSAIN MAHENDIHUSAIN KADARI,ZAKIRHUSAIN MAHENDIHUSAIN KADARI,MAKHDUMHUSAIN MAHENDIHUSAIN KADARI,NASIRHUSAIN MAHENDIHUSAIN KADARI,SAHEDABANU MAHENDIHUSAIN KADARI,ZAHEDABANU MAHENDIHUSAIN KADARI,IQUBALUNISSA MAHENDIHUSAIN KADARI,SIDDIKABANU MAHENDIHUSAIN KADARI,MOHAMADIBEGUM MAHENDIHUSAIN KADARI,MANSURHUSAIN MAHENDIHUSAIN KADARI,NASIMBANU MAHENDIHUSAIN KADARI	,SHIVANI RAJPUROHIT
1588	AO/261/2010	13/08/2010	JETHABHAI CHATURBHAI PATEL,	MR MB GOHIL	AMBALALBHAI JETHABHAI PATEL,PATEL SOMABHAI CHATURBHAI,PATEL MANGALBHAI CHATURBHAI,PATEL KAILASHBEN JETHIDAS,PATEL BHARATBHAI JETHABHAI,PATEL REKHABEN W/O KANUBHAI JETHABHAI	,MR.DIPAK B PATEL
1589	AO/262/2010	19/03/2014	GHANSHYAMBHAI BHIKHABHAI KAMANI,KISHORBHAI DUKLABHAI PATEL,HASHMUKHBHAI JERAMBHAI PITHADIA,DULABHAI GANESHBHAI PATEL	MR AMAR D MITHANI	KHODAJI LILAJI,BHUPATJI LILAJI,JAWANJI LILAJI,AASHAJI LILAJI,SAMUBEN LILAJI,UJAMBEN LILAJI	MR RJ GOSWAMI
1590	AO/263/2010	13/08/2010	RAMJIBHAI NAVGANBHAI RABARI,MENABEN JAKSHIBHAI RABARI (WIDOW),LILABHAI JAKSIBHAI RABARI,GAFURBHAI PRABHATBHAI RABARI,RAJESHBHAI MALJIBHAI PRABHATBHAI RABARI,RAJESHBHAI MALJIBHAI PRABHATBHAI RABARI,DINESHBHAI MALJIBHAI RABARI	MR KIRANKUMAR R DAVE,MR RAJESHWAR J DAVE	DILIPBHAI HIRABHAI SIDDHPURA,AHMEDABAD MUNICIPAL CORPORATION	,MRS KALPANA K RAVAL
1591	AO/264/2010	11/8/2014	IMRAN SHABBIR AHEMAD SHAIKH,	MR CG SHARMA	VAKIL AHEMAD ABDUL AZIZ PATHAN,	RULE SERVED,MR JINESH H KAPADIA
1592	AO/265/2010	18/08/2010	SHILPA KRUTI (HAJIPUR),GHANSHYAM B SONI	MR PARTHIV A BHATT	PARMANAND AMRUTBHAI PATEL,THE ASHOK EDUCATION LAND MARK TRUST	
1593	AO/266/2010	17/08/2010	ISHWARBHAI LAXMANBHAI DESAI,VIKRAMBHAI RAMJIBHAI DESAI	MS VARSHA BRAHMBHATT,MR NISARG N TRIVEDI	KHODIDAS JOITARAM PRAJAPATI,BHARATBHAI BABUBHAI PATEL FOR SELF AS WELL AS POA OF,KIRANBHAI VITHALBHAI PATEL,DAHYABHAI BHANDAS PATEL,CHAIRMAN/OFFICER	,MR DILIP L KANOJIYA
1594	AO/267/2010	4/7/2012	LAXMIBEN WD/O CHIMANBHAI,ASOK CHIMANLAL PATEL,UPENDRABHAI CHIMANLAL PATEL,BHARTIBEN W/O RAMESHCHANDRA PATEL D/O CHIMANLAL PATEL	MRS KETTY A MEHTA,MR MANAN A SHAH	CHANDRAKANT CHIMANLAL PATEL,AJAY T BANSAL	RULE SERVED,MS SHALINI S MAIR

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1595	AO/268/2010	20/08/2010	BHIKHUBHAI KALYANBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	BHIKHUBHAI NANJIBHAI PADSHALA,BHAISHANKER JAYANTIBHAI JOSHI,GEETABEN BHAISHANKER JOSHI,KHODIYAR DARSHAN CD-OP HOUSINGSOCIETY LTD,NITINKUMAR BALWANTRAI,BALWANTRAI VITHALDAS,NARENDRAKUMAR CHAMPAKLAL SHAH,VIJAYSING CHATRABHUJ,SAURASTRA CONSTRUCTION PVT LTD	,MS TRUSHA K PATEL
1596	AO/270/2010	28/02/2011	VITTHALBHAI VAGHABHAI MAKWANA,JASHUMATIBEN VITTHALBHAI MAKWANA,DEVANG VITTHALBHAI MAKWANA,AMIT VITTHALBHAI MAKWANA	MR HARSHADRAY A DAVE	VAGHABHAI GOVINDBHAI MAKWANA,	MR BHUNESH C RUPERA
1597	AO/271/2010	28/02/2011	VITTHALBHAI VAGHABHAI MAKWANA,JASHUMATIBEN VITTHALBHAI MAKWANA,DEVANG VITTHALBHAI MAKWANA,AMIT VITTHALBHAI MAKWANA	MR HARSHADRAY A DAVE	VAGHABHAI GOVINDBHAI MAKWANA,	
1598	AO/272/2010	20/08/2010	ARVIND TAILOR & ASSOCIATES (PARTNERSHIP FIRM),RAJESHKUMAR ARVINDKUMAR TAILOR	MR PR NANAVATI	AHMEDABAD MUNICIPAL CORPORATION,	
1599	AO/273/2010	13/01/2011	HASMUKHBHAI BHAILALBHAI PATEL,	MR ASPI M KAPADIA	KHODAJI JAVANJI DARBAR,	MR RJ GOSWAMI,MR JV VAGHELA
1600	AO/274/2010	22/03/2011	PATEL SHAMBHUBHAI MOHANBHAI,	MR ASHISH M DAGLI	DHIRAJLAL JASMATBHAI RUDANI,	MR PJ KANABAR
1601	AO/275/2010	16/12/2010	DINESHBHAI PUNJABHAI DESAI,MRUDULA JAMES MACWAN,CHATURBHAI MADHAVDAS GOHIL (SINCE DECD.) THROUGH LEGAL,AMRUTLAL MANGALDAS PARMAR	MR SK PATEL	AHMEDABAD MUNICIPAL CORPORATION,	(MR RM CHHAYA)

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1602	AO/278/2010	30/08/2010	GANGABEN WD/O CHHANABHAI MAKANBHAI,BHANABHAI CHHANABHAI,VARSHABEN D/O CHHANABHAI MAKANBHAI,SUMITRABEN D/O CHHANABHAI MAKANBHAI,NIRUBEN D/O CHHANABHAI MAKANBHAI,SAROJBEN D/O CHHANABHAI MAKANBHAI	MR KK TRIVEDI	DEVANBHAI MAFATLAL PATEL,LAKHIBEN WIFE OF CHUNILAL AND WIFE OF NARSINHBHAI CHHIBABHAI,ASHOKBHAI NANUBHAI,SAVITABEN NANUBHAI PATEL,LAXMIBEN NANUBHAI,SARLABEN NANUBHAI,RANJITBHAI CHHANABHAI,VALIBEN D/O MAKANBHAI VALABHAI,MANIBEN D/O MAKANBHAI,MANJUBEN CHIMANBHAI,BANKIBEN D/O BABARBHAI MAKAN,BALUBHAI LALABHAI,JAYRAMBAHI LALABHAI,BABUBHAI LALABHAI,JEKORBEN WD/O JAYANTIBHAI LALBHAI,SANJAYBHAI JAYANTIBHAI,YOGESHBHAI JAYANTIBHAI,SANJAYBHAI BHARATBHAI,REKHABEN BHARATBHAI,ANURADHABEN BHARATBHIA,ROHINIBEN BHARATBHAI,CHIMIBEN WD/O RAMJIBHAI SOMABHAI,HASMUKHBHAI RAMJIBHAI,RAMESHBHAI RAMJIBHAI,DINESHBHAI RAMJIBHAI,JAYESHBHAI RAMJIBHAI,HARSHADBHAI RAMJIBHAI,BHANUBEN D/O RAMJIBHAI SONABHAI,LALIBEN SUKHABHAI PATEL D/O SOMABHAI KESHABAHI,KIKIBEN NEMABHAI PATEL D/O SOMABHAI KESABHAI,LAKHI @ LAXMIBEN KESHAVBHAI PATEL D/O SOMABHAI KESHABHAI,SUMANBEN CHIMANBHAI UPADHYAY D/O SOMABHAI KESHABHAI,JASUBEN MULJIBHAI PATEL D/O SOMABHAI KESHABHAI,KISHORBHAI ISHWARBHAI PATEL,DHANSUKHBHAI ISHWARBHAI PATEL,SAVITABEN D/O ISHWARBHAI PATEL,VASANTIBEN RAMESHBHAI PATEL D/O ISHWARBHAI PATEL,MOHANBHAI BALUBHAI,NIRAJBHAI CHAMPAKBHAI,MANISHBHAI CHAMPAKBHAI,BABIBEN D/O BALUBHAI PATEL,LALIBEN DAYALBHAI PATEL D/O BALUBHAI PATEL,ANJUBEN CHANDUBHAI PATEL D/O BALUBHAI PATEL,MANABEN WD/O CHHAGANBHAI MULJIBHAI,DHANSUKHBHAI CHHAGANBHAI PATEL,JAYANTIBHAI CHHAGANBHAIPATEL	
1603	AO/279/2010	20/10/2010	OM ENGINEERING WORKS,	MR RH BHANSALI	OM ENGINEERING,	NOTICE SERVED
1604	AO/280/2010	1/9/2010	MAHESH DAYALDAS NAVLANI,SANJAY MADHAVDAS BAKSHANI	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	CHARANJEET RAMDAS PUNJABI,NAVINCHANDRA RAMDAS PUNJABI	MR PRAKASH K JANI
1605	AO/281/2010	10/4/2014	AMISH BHALCHANDRA SHAH,HEMALI AMISH SHAH,SAMIR ARVINDBHAI THAKER,PARUL SAMIR THAKER	MR KUNJAL D PANDYA	ANIMESH NATVARLAL SONI,MEGHA ANIMESH SONI	RULE SERVED,MR AMIT N PATEL
1606	AO/282/2010	17/01/2011	GUNVANTBHAI JETHALAL PATEL (SINCE DECD.) THROUGH LEGAL HE,KOKILABEN W/O GUNVANTBHAI PATEL,KALPESH GUNVANTBHAI PATEL,NILUBEN D/O GUNVANTBHAI PATEL	MR R G CHAUDHARY	ATUL JANAKBHAI PATEL L.R. OF JANAKBHAI J PATEL,MANOJ JANAKBHAI PATEL L.R.OF JANAKBHAI JETHALAL PATE,CHANDRAMAULI ATULKUMAR PATEL,CHAIRMAN/SECRETARY,REGISTRAR, DISTRICT CO OP SOCIETIES	,(MR MB GANDHI)
1607	AO/283/2010	18/01/2011	GREENFIELD POULTRY FARMERS CO-OP. SOCIETY LTD THROUGH CHAIRM,	MR HARSHADRAY A DAVE	ASIFBHAI GULAMNABI MUNSHI,NIZAMUDDIN GULAMNABI MUNSHI,SONALBEN SURESHBHAI SOMPURA	,MR AMRISH S BAROT
1608	AO/284/2010	20/06/2011	KRISNABEN GOBARBHAI VAGHASIYA,	(MR A J PATEL)	CHENTABHAI GOVINDBHAI VADUKAR,SHANTUBHA JASHUBHA JADEJA	MR RD DAVE,MRS SANGEETA N PAHWA
1609	AO/285/2010	6/9/2010	MAGANBHAI B GONDALIA,V M GONDALIA	MR D K TRIVEDI	OM SAGAR INDUSTRIES,PRABHU JYOT BHANDAR	MR YJ JASANI,MR PRATIK Y JASANI
1610	AO/286/2010	8/9/2010	RONAK INDUSTRIES THROUGH PRAKASHBHAI GORDHANBHA,M/S SHREE KHODIYAR ENGINEERINGWORKS THROUGH MAHESHBHAI C VAL	MR RAVINDRA SHAH,MRS KANAN R SHAH	JAYESH DHIRAJLAL SORATHIA THROUGH POA SANJAY RATILAL TIL,RONAK ENGINEERING THROUGH VINBHAI LAXMANBHAI TIL	,MR HARDIK S SONI

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1611	AO/287/2010	9/7/2012	HAMIR HIRA RABARI THROUGH POA VANABHAI S RABARI,DEVRAJ HIRA RABARI THROUGH POAVANABHAI S RABARI,VEJIBEN JAKHRABHAI HIRA RABARITHROUGH POA VANABHAI S RABARI,PRABHUBHAI JAKHRABHAI HIRA RABARI THROUGH POA VANABHAI S,DEVIBEN JAKHRABHAI HIRA RABARITHROUGH POA VANABHAI S RABARI	MR CH VORA	RAVABHAI BHIKHABHAI HUMBLE (AYER),ANILKUMAR VIMALCHAND JAIN,ASHWINKUMAR VIMALCHAND JAIN	RULE SERVED,MS RENUKA K PARIKH,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
1612	AO/288/2010	24/01/2011	MIRABEN W/O WADHUMAL PARASMAL PARIYANI,	(MR BP MUNSHI)	MINAXIDEVI W/O SHIVBHAWAN CHAUDHARI,	MR NEHAL R JOSHI
1613	AO/289/2010	20/06/2011	LABHUBEN LAXMANBHAI VAGHASIYA,	(MR A J PATEL)	CHENTABHAI GOVINDBHAI VADUKAR,KANUBHAI ABHERAJ GADHVI SINCE DECD.THRO HIS HEIRS,PRAKASH KANUBHAI GADHVI,KALPESH KANUBHAI GADHVI,RUPABEN KANUBHAI GADHVI,LILABEN KANUBHAI GADHVI	MR RD DAVE,MRS SANGEETA N PAHWA
1614	AO/290/2010	9/9/2010	KETAN JAYANTILAL MEHTA,	MR JIGAR P RAVAL	NILESHKUMAR JAYANTKUMAR PARIKH,SUNIL CHIMANBHAI PATEL,VISHNUPRASAD BHAILALBHAI JANI SINCE DECD. THROUGH HEIRS,JYOTSNABEN VISHNUBHAI JANI,JANAKBHAI VISHNUBHAI JANI,ANILBHAI VISHNUBHAI JANI,SUNILBHAI VISHNUBHAI JANI,BHAILALBHAI BALUBHAI PATEL,DINESHBHAI BABUBHAI PATEL,GIRISHBHAI SUNDARBHAI SHAH,AMIT GIRISHBHAI SHAH,GIRISHBHAI JAYANTILAL PATEL,JAYANTIBHAI FULABHAI PATEL	,MR MP PRAJAPATI
1615	AO/291/2010	17/07/2014	AMUBHAI DIPUBHAI GOHIL,MAJBUTSINH AMARSHI GOHIL	MR HARSHADRAY A DAVE	DHIRAJLAL MAGANLAL DESAI,NAGJIBHAI PREMJIBHAI PRAJAPATI,RAVAT HAMIRBHAI BANDHIYA,MERAMBHAI HAMIRBHAI BANDHIYA	NOTICE SERVED,MR DHAVAL D VYAS
1616	AO/292/2010	8/2/2011	RAMBHAI MATAMBHAI BHARWAD,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,HARIBHAI CHHAGANBHAI BHARWAD,NUTANBHAI CHHAGANBHAI BHARWAD,BHARTIBEN NARANBHAI DABHI,NITABEN RAMANBHAI BHARWAD,BHARATBHAI CHHAGANBHAI BHARWAD,MANISHABEN DURLABHBHAI BHARWAD	MR BM MANGUKIYA,MRS KALPANA K RAVAL
1617	AO/293/2010	17/09/2010	BHATIA SHIPPING PVT LIMITED,	NANAVATI ASSOCIATES	YOGESH S PATEL,KALPANA Y PATEL,SHAIL Y PATEL	
1618	AO/294/2010	14/09/2010	JAYSHREEBEN KANTILAL SUREJA,KOMALBEN KANTILAL SUREJA,SHEETALBEN KANTILAL SUREJA,DIPEN KANTILAL SUREJA,TARUNBHAI KANTILAL SUREJA,VAJIBEN BHANJIBHAI SUREJA	MR RAXIT J DHOLAKIA	VINODBHAI DEVJIBHAI VIRAMGAMA,VRUJLAL DEVJIBHAI VIRAMGAMA	
1619	AO/295/2010	15/09/2010	CONCEPT MOTORS INDIA PVT LTD,	MR KUNAL S SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
1620	AO/296/2010	22/02/2011	ANKIT PHARMACEUTICALS,	MR YJ TRIVEDI	PELICAN PHARMACHEM PVT LTD,	NOTICE SERVED,MR KAPIL K ACHARYA
1621	AO/297/2010	11/1/2018	BHARATKUMAR SHANKARLAL SOMANI,	MR SHITAL R PATEL	HARMANBHAI RAISANGBHAI,HAMIDABEN MUSTUFABHAI PATEL DECD THROUGH HEIRS,MUSTAKBHAI ALIBHAI PATEL,VAHIDABEN D/O MUSTAKBHAI PATEL W/O KHALIDBHAI,AFSANABANU D/O MUSTAKBHAI PATEL W/O IRFANBHAI,SHEHNAZBANU MUSTAKBHAI PATEL W/O AARIFBHAI,RIZVANA D/O MUSTAKBHAI PATEL W/O ILYASBHAI,SAUD S/O MUSTAKBHAI PATEL,VASIFA D/O MUSTAKBHAI PATEL W/ O SAMIRBHAI,SAJID S/O MUSTAKBHAI PATEL,MUSTAK ALIBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR,MR PRATIK Y JASANI
1622	AO/303/2010	12/1/2011	JAYANTIBHAI VIRJIBHAI BABARIYA,	(MR AJ SHASTRI)	KIKIBEN WD/O THAKORBHAI DAHYABHAI,UPENDRABHAI THAKORBHAI DESAI,GIRISHBHAI THAKORBHAI,JANAKBHAI THAKORBHAI,PADMABEN MAGANBHAI D/O THAKORBHAI DESAI	

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1623	AO/304/2010	28/08/2014	KISHORBHAI MULJIBHAI THAKKAR,	MR KB PUJARA	MUNICIPAL CORPORATION,MEGHABEN SHARADBHAI KESKAR	RULE SERVED,MRS KALPANA K RAVAL,MR HEMANT B RAVAL
1624	AO/305/2010	29/03/2011	SOMESHWAR DARSHAN COOPERATIVE HOUSING SOCIETY LTD VIBHAG-10,	MR SHITAL R PATEL	HEMANT BROTHERS,ANILKUMAR KESHAVLAL SHAH THROUGH POA PARESHBHAI JAYANTI,BABUBHAI ATAJI,DHULAJI ATAJI,JAYANTIJI DHULAJI,KANUJI DHULAJI,BHOLABHAI DHULAJI,SHAILESH DHULAJI,BALUBEN W/O DHULAJI ATAJI,ALAJI MANGAJI	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR CH VORA
1625	AO/306/2010	21/03/2014	MANIBEN WD/O AMRABHAI NARANBHAI,JAGDISHBHAI AMRABHAI,BABUBHAI AMRABHAI,KANUBHAI AMRABHAI,MANEKBEN WD/O MOHANBHAI NARANBHAI,AJITBHAI MOHANBHAI,KUNDANBHAI MOHANBHAI,HEMANTBHAI MOHANBHAI,SHAKRIBEN WD/O SHIVABHAI NARANBHAI,SURESHBHAI SHIVABHAI,MAHESHBHAI SHIVABHAI	(MR H A SHAH)	DHARMESH MANILAL PATEL,	(MR VM PANCHOLI)
1626	AO/307/2010	5/10/2010	HARSHADKUMAR HARIDAS RAICHURA,JAYESH HARIDAS RAICHURA,HITESHKUMAR HARIDAS RAICHURA	MR BP GUPTA	KRISHNAKANT KANAIYALAL THAKOREHEIRS OF MANGALPURI K THAKORE,SMT. MAYURABEN KRISHNAKAT THAKORE LEAL HEIR OF KRISHNAKA,BHUPENDRA KANAIYALAL THAKORE HEIRS OF BHUPENDRA K THAKORE,BHADRAVATI PANDURAO THAKORE,SHAILESH PANDURAO THAKORE,KSHITIJ PANDURAO THAKORE,FALGUN PANDURAO THAKORE,SARITA REEDROAD OWNERS ASSO.,ABDUL KHALID NASIRUDDIN SELIYA	,MR MK VAKHARIA,MS TRUSHA K PATEL,(MR RASIK V MANDANI)
1627	AO/308/2010	20/10/2010	PASHCHIM GUJARAT VIJ CO.LTD,	MS LILU K BHAYA	RATANBEN SHAMJIBHAI SONAGARA (DECEASED) THROUGH HER HEIR,	
1628	AO/309/2010	17/01/2011	PASHCHIM GUJARAT VIJ CO.LTD,	MS LILU K BHAYA	PREMJIBHAI MANJIBHAI SONAGARA (DECEASED) THROUGH HER HEIR,	RULE SERVED,MR MAKBUL I MANSURI
1629	AO/310/2010	3/7/2012	KANTIBHAI RATILAL SOLANKI,	MR VIKRAM J THAKOR	THAKOR JASHIBEN D/O SONAJI AMBARAM,THAKOR VISAJI AMBARAM,THAKOR REVABEN AMBARAM,SAROJBEN D/O THAKOR CHIMANLAL FULAJI AND WD/O ANILKUMAR BHAI	RULE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1630	AO/311/2010	23/08/2011	NITINBHAI SOMABHAI PATEL,SHAILESHBHAI KANTIBHAI PATEL,INDUBEN KAMLESHBHAI PATEL	MR NV GANDHI,MR PATHIK N PATEL	BABUBHAI ATMARAM PATEL,ARVINDBHAI AMRUTBHAI PATEL,PANKAJBHAI AMRUTBHAI PATEL,SHARADABEN WD/O AMRUTBHAI GHELABHAI,CHIMMANBHAI JOITARAM,MENABEN JOITARAM,PURIBEN WD/O NARANBHAI JOITARAM,CHINNUBHAI NARANBHAI,BACHHUBHAI NARANBHAI,LEELABEN WD/O SHAKARABHAI JOITARAM,VASANTIBEN SHAKARABHAI,MUKESHBHAI SHAKARABHAI,MANOJBHAI SHAKARABHAI,YOGESHBHAI SHANTILAL TANNA,RAMANBAHI NARANBHAI PATEL	,MR NEHAL R JOSHI
1631	AO/312/2010	11/10/2010	SNEHAL VIRENDRABHAI SHETH,	VIRAL K SHAH	VIRENDRABHAI RANCHHODLAL SHETH,PARESHBHAI VIRENDRABHAI SHETH,JAGATBHAI VIRENDRABHAI SHETH,KASHYAPBHAI VIRENDRABHAI SHETH	
1632	AO/313/2010	11/10/2010	ISMAIL NASRUDDIN SHAIKH,SIRAJ ISMAIL SHAIKH,RIYAZ ISMAIL SHAIKH	(MR H.S.MULIA)	STATE OF GUJARAT,POLICE COMMISSIONER,HIRABHAI BHIKHABHAI PATEL,NEW ADINATH CO-OPERATION HOUSING SOCIETY LIMITED THROUGH PRO	
1633	AO/314/2010	12/1/2011	DAHIBEN D/O SOTHAJI DAGALJI THAKOR,	MR VIKRAM J THAKOR	CHUTHAJI SOTHAJI THAKOR,SHANAJI SOTHAJI (SINCE DECD.),MANIBEN WD/O SHANAJI SOTHAJI,BHARATBHAI SHANAJI THAKOR,MANOJBHAI SHANAJI THAKOR,KOKILABEN SHANAJI THAKOR,MANGAJI SOTHAJI THAKOR,BALDEVJI SOTHAJI THAKOR,HITESH PRAMODRAI SANGHVI,RAMESHJI DAHYAJI THAKOR	

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1634	AO/315/2010	11/9/2014	HIRALAL NARSINHBHAI HADAKIYA THROUGH POA BIKEN I JAGIWALA,ASHOKKUMAR NARSINHBHAI PATEL THROUGH POA BIKEN I JAGIWALA,MAHESHKUMAR BHAGVANBHAI SONANITHROUGH POA BIKEN I JAGIWALA,KHIMAJIBHAI PRAGAJIBHAI PATEL THROUGH POA BIKEN I JAGIWALA	MR SHITAL R PATEL	GOKULBHAI SAMUBHAI PATEL,JASMAT GORDHAN KEVADIYA,NATUBHAI JERAMBHAI KEVADIYA,NARSHIBHAI RAMJIBAHI KEVADIYA,RAJU SHAMJIBHAI KEVADIYA,ASHWIN SHAMJIBHAI KEVADIYA,BHIMJIBHAI CHAGANBHAI KEVADIYA,GOVINDBHAI RAMJIBHAI KEVADIYA,DASHRATH RAGHAVJIBHAI KEVADIYA,BABUBHAI RAMJIBHAI KEVADIYA,SHAMJIBHAI RAMJIBHAI KEVADIYA,AVANIBEN W/O CHAMPAKBHAI THAKORBHAI,YASHU CHAMPAKBHAI PATEL,PURAV CHAMPAKBHAI PATEL,HARSHILBHAI JASUBHAI DELIVALA,JITENDRA POPATLAL VAKHARIYA (HUF),PRAKASHCHANDRA RATILAL RANGUNVALA,KIRANBHAI BALUBHAI MITHAIVALA,SHAILESH HASHMUKHLAL KAPADIYA,MUKESHCHANDRA NAVNITLAL PATLAVALA,BALVANTRAI MOHANLAL JARIVALA,MUKESHKUMAR PRITAMDAS ARORA,VINAYBHAI PRITAMDAS ARORA,KAILASHVANTI PRITAMDAS ARORA,SULEKHABEN JITENDRABHAI VAKHARIA,KRISHNABEN D/O GANGARAM NARANGDELETED AS PER COURT'S ORDER	NOTICE SERVED BY DS,DELETED,RULE SERVED,MR ASPI M KAPADIA,MR SP MAJMUDAR,VIRAL K SHAH,MR P P MAJMUDAR,MR ANUJ K TRIVEDI
1635	AO/316/2010	15/02/2011	BHIKHIBEN D/O DAHYABHAI ICHCHHARAM PATEL AND W/O CHHOTUBHAI,SAVITABEN D/O DAHYABHAI ICHHARAM PATEL AND WIFE OF KALIDAS,BHANUBEN D/O KALIDAS GOPALBHAI PATEL AND W/O SHASHIKANTBHAI,HANSABEN D/O KALIDAS GOPALBHAI PATEL AND W/O RAMANBHAI MANGA,SHASHIKANT KALIDAS PATEL,KISHOREBHAI KALIDAS PATEL,SUREKHABEN D/O KALIDAS GOPALDAS PATEL AND W/O HARIVADDANBHAI,KALAVATIBEN D/O KALIDAS GOPALBHAI PATEL W/O MANGUBHAI VITHAL	MR AD DESAI,LOPA M BHATT	ISHVARBHAI DAHYABHAI PATEL,VASUMATIBEN ISHWARLAL PATEL,HARISHBHAI ISHWARBHAI PATEL,CHANDRAKANTBHAI ISHWARBHAI PATEL,BHARATBHAI MOHANBHAI PATEL,PRAVINBHAI MOHANBHAI PATEL (DEVANI),HIMATLAL ARSHIBHAI PATEL (KHANDELA),MOHANBHAI LAVJIBHAI,JAYANTILAL NARSINHBHAI PATEL (KAHANDELA),PRAVINBHAI MOHANBHAI DEVANI (H U F),SANGITABEN VINUBHAI ALIAS VINODBHAI DEVANI,VARSHABEN PRAVINBHAI DEVANI,VRAAJLAL ODHAVJIBHAI (H U F)	NOTICE SERVED,MR ADIL R MIRZA,MR AMIT V THAKKAR
1636	AO/317/2010	12/10/2010	BHARABHAI UKABHAI BHARWAD,	(MR A J PATEL)	RAMESHBHAI ISHWARBHAI PATEL HEIR OF PATEL ISHWARBHAI PATEL,KUNVARBEN WD/O ISHWARBHAI SHIVRAMBHAI PATEL,USHABEN D/O ISHWARBHAI SHIVRAMBHAI PATEL,RASESHBHAI MADHUSUDAN CHOTALAL PATEL,PATEL DIPAKBHAI KANTILAL,PATEL GOVINDBHAI AMBARAM,PATEL KANTIBHAI SHANABHAI	
1637	AO/318/2010	15/03/2011	GABAHJI THAKORE (SINCE DECD.) THROUGH LEGAL HEIRS,BAKULBHAI GABHAJI THAKORE THROUGH POA MOHAMAD YUNUS MASI,AJIT GABHAJI THAKORE THROUGH POA MOHAMAD YUNUS MASI,DEEPAK GABHAJI THAKORE THROUGH POA MOHAMAD YUNUS MASI,KARAN GABHAJI THAKORE THROUGH POA MOHAMAD YUNUS MASI,VEENABEN GABHAJI THAKORE THROUGH POA MOHAMAD YUNUS MASI,REKHABEN GABHAJI THAKORE THROUGH POA MOHAMAD YUNUS MASI	MR PARTHIV A BHATT	AHMEDABAD MUNICIPAL CORPORATION,GIRISHBHAI K PATEL	

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1638	AO/319/2010	18/10/2010	ABDULREHMAN HAJI ABDULKARIM THROUGH LEGAL HEIRS AND,MOHAMMEDHUSSAIN ABDULREHMAN SHAIKH,MOHAMMEDNAZIR ABDULREHMAN SHAIKH,MOHAMMEDSIDDIK ABDULREHMAN SHAIKH,MOHAMMEDSIRAJ ABDULREHMAN SHAIKH,GULSHANBANU D/O ABDULREHMAN,KAUSHARBANU D/O ABDULREHMAN JAMALPUR CHAKLA,SHAHENAZBANU ABDULREHMAN SHAIKH,ABDULRAHIM HAJI ABDULKARIM THROUGH HIS LEGAL HEIRS AND,RUKAIYABIBI W/O ABDULRAHIM,MOHAMMEDZUBER ABDULRAHIM SHAIKH,MOHAMMEDSALIM ABDULRAHIM SHAIKH,MOHAMMED ANISH ABDULRAHIM SHAIKH,BILKISHBANU ABDULRAHIM SHAIKH,AHMEDHUSSAIN HAJI ABDULKARIM	MR RK MISHRA	STATE OF GUJARAT,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER,PATHAN MOHAMMEDHUSSAIN ISMAILBHAI,PATHAN GULSHANBANU MOHAMMED HUSSAIN,PATHAN NASHIRUDDIN MOHAMMED HUSSAIN,PATHAN MUNIRUDDIN MOHAMMED HUSSAIN,PATHAN SHAKILABANU MOHAMMED HUSSAIN,PATHAN SAIRABANU HOHAMMED HUSSAIN	,HL PATEL ADVOCATES
1639	AO/320/2010	19/10/2010	BHAGWANBHAI HARJIBHAI,UJABEN BHAGWANBHAI,JAYABEN BHAGWANBHAI,HARIBHAI BHAGWANBHAI,HARIBHAI GOVINDBHAI RATHOD	MR HR PRAJAPATI	HIMMATBHAI BHAGWANBHAI,LILABEN BHAGWANBHAI,HANSABEN BHAGWANBHAI	
1640	AO/322/2010	28/02/2011	LABH ENTERPRISE THROUGH ARVINDBHAI BACHUBHAI B,	MR PR NANAVATI	ZARIN ARDESH DEVIYERVALA,SOLI NAUSHIR DEVIYERVALA,SHERIN NAUSHIR DEVIYERVALA,MELBA ARDESH DEVIYERVALA,BEPSI ROHINGTON DEVIYERWALA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),REFUSED SERVED (R)(70),MR SATYAM Y CHHAYA
1641	AO/324/2010	18/11/2016	ANISA SHIPPING LTD,	MR BHARAT T RAO	MASTER OF VESSEL "SELAY CHALLENGER" THROUGH M/S SAI SHIPPING,M/S BANSAL SHIP BREAKERS PVT LTD,SPECTRUM SHIPPING,ASSISTANT CUSTOMS COMMISSIONER,PORT OFFICER,PORT OFFICER	RULE SERVED,MR RJ OZA,MR YM THAKKAR,MR ANKIT SHAH
1642	AO/325/2010	25/10/2010	THAKORE KALABEN MUFTAJI,THAKORE ISHWARJI POPJI,THAKORE MANGAJI KOWNAJI,MALABEN PAPPUBHAI BHOGHEKAR	MR. BK. RAJ	GANGARAM GOVINDRAM KHILNANI,HARESH ATMARAM KHILNANI,DIVYA HARESHBHAI ATMARAM KHILNANI	MR GT DAYANI
1643	AO/326/2010	26/11/2010	PARSHOTAMBHAI GUNDUBHAI TILARA,	MR VISHWAS S DAVE	RAGHAVJIBHAI GANDUBHAI TILARA,DAMJIBHAI GANDUBHAI TILARA,SHAMJIBHAI GANDUBHAI TILARA	
1644	AO/327/2010	24/03/2014	STATE BANK OF INDIA,	MR SH ALMAULA	SUNEETKUMAR KESHARLAL RUNGTA,DINESHPRASAD AJITPRASAD JAIN	RULE SERVED,MR BIPIN BHATT
1645	AO/328/2010	24/03/2014	MAJOOR MAHAJAN SANGH,	MR SACHIN D VASAVADA	RASHMINKUMAR MAGANLAL PARMAR,BHAVANJI BABAJI THAKORE,REGISTRAR OF TRADE UNION	GOVERNMENT PLEADER,RULE SERVED,MR TR MISHRA,MR PUNIT B JUNEJA
1646	AO/329/2010	8/7/2015	MRUDULABEN SURESHBHAI PATEL,	MR JR SHAH	MANAGER BANK OF BARODA, BARDOLI BRANCH,TALATI CUM MANTRISHRI GRAM PANCHAYAT KABILPOR,DINKARRAI DAYALJI DESAI,INDUMATI P JARDAS,VIPULBHAI LALBHAI PATEL,JALPABEN VIPULBHAI PATEL	DS AFF.NOT FILED (N),MR KM PARIKH,MR SHITAL R PATEL
1647	AO/330/2010	4/7/2011	MALABHAI SOMABHAI PRAJAPATI (SINCE DECD.),NATAWARBHAI MALABHAI PRAJAPATI,KANTIBHAI MALABHAI PRAJAPATI,JAGDISHBHAI MALABHAI PRAJAPATI,SAVITABEN MALABHAI PRAJAPATI,ILABEN MALABHAI PRAJAPATI	MR.D K.PUJ	KUNDANBEN SOMABHAI CHRISTIAN (PATELIA) THROUGH VERONIKABEN,JAYANTIBHAI SURABHAI BHARAWAD	RULE NOT RECD BACK,MR BN LIMBACHIA
1648	AO/331/2010	25/11/2010	HASMUKHBHAI GIRDHARLAL GANATRA,	MR SATYAM Y CHHAYA	VASO GRAM PANCHAYAT,TALATI-CUM-MANTRI,MAMLATDAR (RURAL),COLLCTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR RA PATEL
1649	AO/332/2010	27/03/2014	BHIKHABHAI KARSHANBHAI SOLANKI,	MR VC VAGHELA	JAYANTIBHAI DALSUKHBHAI PANCHAL,	RULE SERVED,MR BS PATEL

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1650	AO/333/2010	25/01/2011	ARUNKUMAR VASANTJI PAREKH,	MR VK JOSHI	NIMISHBHAI KISHORCHANDRA JOSHI,NILESHBHAI KOSHORCHANDRA JOSHI,UDAYBHAI INDUBHAI GANATRA,SAJANBHAI ARJANBAHI SINDHAV,HARIBHAI MANUBHAI PARSANA,PRAKASHBHAI PARSHOTTAMBHAI NIMAVAT,PARESHBHAI RAMESHBHAI BUDDHADEV,BHARATBHAI KAKUBHAI PUJARA,HITESHBHAI KAKUBHAI PUJARA,KISHORBHAI BABUBHAI SHIAYAL,MINABEN LALJIBHA RAMAVAT	,MR ASHISH M DAGLI
1651	AO/334/2010	29/03/2011	JAYANTILAL KALIDAS RANPURA,MANGLABEN JAYANTILAL RANPURA,HITENDRA JAYANTILAL RANPURA	MR HARDIK S SONI	KAUSHIK RAMNIKBHAI KUNDARIA,	RULE SERVED,MR JAYESH A KOTECHA
1652	AO/335/2010	10/11/2011	MAHESHBHAI CHAGANBHAI PATEL,	MR AR MAJMUDAR	JARIN NAUSHIR DALAL D/O JALAMBHAI RUSTAMJI,RUZVELT NAUSHIR DALAL,ROSHNI NAUSHIR DALAL,ISMAILSHA RAJABSHA DIVAN,MAHOMADEB MO.ILYASH SHAIKH,USMANBHAI HAJIBHAI GHANCHI,NILESHBHAI JASBHAI PATEL,ASHOKBHAI UMEDBHAI PATEL,NAVINBHAI JASHBHAI PATEL (HUF),LATABEN RAJESHBHAI PATEL,SATTARBHAI ADAMBHAI GHANIWALA,REHANABEN USMANBHAI GHANCHI	NOTICE SERVED BY DS,MR SATYAM Y CHHAYA,MR SP MAJMUDAR
1653	AO/336/2010	5/4/2011	DEEPAKBHAI NAGJIBHAI HIRPARA,	MR C B UPADHYAYA	GOVINDBHAI BECHARBHAI,BABUBHAI VITTHALBHAI,DASHRATHBHAI VITTHALBHAI THROUGH POA KANUBHAI VITTHALBH,DWARKABHAI AMBARAM PATEL,VISHNUBHAI SOMABHAI PATEL,MAHENDRABHAI BHIKHABHAI PATEL,AMRATBHAI KHODABHAI PATEL,DINESHBHAI KHODABHAI PATEL,ASHOKBHAI KHODABHAI,USHABEN KHODABHAI,VIJAYKUMAR GAGAJIBHAI SEJALIYA	NOTICE SERVED BY DS,SERVED BY AFFIX(N),NOTICE UNSERVED
1654	AO/337/2010	24/02/2011	AMRUTKAUR GURUBACHCHANSING KHALSA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PARAMJITKAUR SUKHVIRSING KHALSA,	NOTICE SERVED,MR BC DAVE
1655	AO/338/2010	7/2/2011	KARSANBHAI VARVABHAI,MERAJBHAI VARVABHAI,JERAMBHAI VARVABHAI,AMRATBHAI VARVABHAI,SAMBHUBHAI PRABHATBHAI,KALIBEN PRABHATBHAI,SAMUBEN PRABHATBHAI,VISHNU NARANBHAI,KUVERBEN NARANBHAI,MEHULBHAI NARANBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	VANDEMATRAM DEVELOPERS PARTNERSHIP FIRM ON BEHALF OF,	NOTICE SERVED,MS TRUSHA K PATEL
1656	AO/339/2010	28/10/2010	SHRI KASHYAP DYES CORPORATION,	(MR JB PARDIWALA)	J B KHARVAV SONS,RAMESHCHANDRA JAYKISHANDAS KHARVAV,VINODCHANDRA AMRUTLAL KHARVAV,NARENDRAKUMAR AMRUTLAL KHARVAV,KIRTIKUMAR AMRUTLAL KHARVAV,CHANDRAKANT JAYKISHANDAS KHARWAR,BHANUBEN CHANDRAKANT KHARWAR,DEVENDRA CHANDRAKANT KHARWAR,ANURADHA DEVENDRA KHARWAR,SANJAY CHANDRAKANT KHARWAR,SADHNA SANJAY KHARWAR,RAJNIKANT CHANDRAKANT KHARWAR,JIGNA RAJNIKANT KHARWAR,ANILBHAI D SHAH (DESAI),VINUBHAI H MALAVIYA,RAMILABEN VINUBHAI MALAVIYA	
1657	AO/340/2010	4/7/2012	AJAY T BANSAL,	(MR AJ SHASTRI)	CHANDRAKANT CHIMANLAL PATEL,LAXMIBEN WD/O CHIMANBHAI,ASHOK CHIMANBHAI PATEL,UPENDRABHAI CHIMANLAL PATEL,BHARTIBEN W/O RAMESHCHANDAR PATEL D/O CHIMANLAL PATEL	
1658	AO/345/2010	29/11/2010	NARESHKUMAR AMBALAL PATEL,	MR ANKIT SHAH	HARESHKUMAR JAYANTILAL THAKKAR,MUMAN YASINBHAI GULAMRASUL	

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1659	AO/346/2010	18/01/2011	AJAY RAMESHCHANDRA DHARMANI,	MR AMAR D MITHANI	MOISEBHAI KALABHAI AMBAWALA,TASNIMBEN D/O MOISEBHAI KALABHAI AMBAWALA W/O HATIM ASGARALI	NOTICE SERVED BY DS,(MRS VD NANAVATI),MR HRIDAY BUCH
1660	AO/347/2010	26/11/2010	BHIKHABHAI RAMANBHAI PATEL,SURESHBHAI RAMANBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	VISHNUBHAI M PATEL,RAMESHBHAI VITTHALBHAI PATEL	
1661	AO/348/2010	30/11/2013	M/S UNIVERSAL PHARMA,	MR ARPIT A KAPADIA	G M BELL HEALTH CARE PVT LTD,	(MR FB BRAHMBHATT)
1662	AO/349/2010	5/4/2011	JOITIBEN WD/O BABABHAI JOITABHAI PATEL,RAMESHBHAI BABABHAI PATEL,NATUBHAI BABABHAI PATEL	MR TATTVAM K PATEL	PUSHPENDRASINH ABJUJI VAGHELA,SUMANBHAI KANTIBHAI PATEL,VELJI MAVJI MISTRI (UMRALIYA)	(MR A J PATEL),MS VIRAJ S FOZDAR
1663	AO/350/2010	5/4/2011	AMTHIBEN SHAMBHUBHAI PATEL,AMBABEN SHAMBHUBHAI PATEL,DASHRATHBHAI SHAMBHUBHAI PATEL,AMRUTBHAI SHAMBHUBHAI PATEL,KRUSHNABEN SHAMBHUBHAI PATEL,ARVINDBHAI SHAMBHUBHAI PATEL	MR TATTVAM K PATEL	PUSHPENDRASINH AMBUJI VAGHELA,SUMANBAHI KANTIBHAI PATEL,VELJI MAVJI MISTRI (UMRALIYA)	(MR A J PATEL),MS VIRAJ S FOZDAR
1664	AO/351/2010	21/03/2011	DHANSUKH HANSRAJBHAI KOTADIYA,VINESHKUMARHANSRAJBHAI KOTADIYA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAJKOT POEOPLES COOPERATIVE BANK LTD THROUGH OFFICER/MANAGER,LALJIBHAI NANJIBHAI SAVALIYA	NOTICE SERVED BY DS,MR BS PATEL
1665	AO/352/2010	27/03/2014	BACHUBHAI KARIMBHAI DESAI,MOHAMMADBHAI YUSUFBHAI RAJA,DAWOODI AHMADI RUPAWALA,YUSUF SOYEBBHAI ATTARWALA,ZAINUDDIN RASULBHAI MAHUWALA,MANSURBHAI SALEHBHAI LATIF,JAFAR AHMED M SAIYED,BABUBHAI F RANGWALA	NANAVATI ASSOCIATES	AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSION,SHABBIR AHMEDKHAN MEHBUBKHAN PATHAN	RULE SERVED,MR GM JOSHI,HL PATEL ADVOCATES
1666	AO/353/2010	14/12/2010	PRAHALLADBHAI MAHIPATBHAI PATEL,	MR NK MAJMUDAR	AHMEDABAD MUNICIPAL CORPORATION,HIMALAY MALLS PVT LTD	,MS ANUJA S NANAVATI
1667	AO/354/2010	7/2/2011	RAJNIKANT NARANBHAI PATEL,	MR MP SHAH,MS. KRUTI M SHAH	KISHORBHAI SHANTUBHAI PATEL,JASHVANT SHANTUBHAI PATEL,GEETABEN NARENDRABHAI PATEL D/O SHANTUBHAI GOMANBHAI PATEL,USHABEN D/O SHANTUBHAI GOMANBHAI PATEL,AMBABEN BALUBHAI PATEL D/O NAROTTAMBHAI NARANBHAI,KASHIBEN MAGANBHAI PATEL D/O NAROTTAMBAHI NARANBHAI,MANIBEN JAGJIVANBHAI PATEL D/O NAROTTAMBHAI NARANBHAI	
1668	AO/355/2010	7/3/2011	RAJNIKANT BALDEVDAS PATEL,	MR JV VAGHELA	KALABHAI KARASANBHAI RABARI (SINCE DECD.),MAHADEVBHAI KALABHAI RABARI,SHANTABEN KALABHAI RABARI,LASIBEN KALABHAI RABARI,PIYUSH KANTILAL SHAH,SAROJ PIYUSHKUMAR SHAH,BACHUBHAI CHHAGANBHAI,RAMANBHAI DHULABHAI PATEL,MAFATBHAI GOKALDAS,JAYANTIBHAI GOKALDAS,KARTA OF HUF MAHENDRABHAI CHATURBHAI	
1669	AO/356/2010	20/01/2011	HASMUKHLAL BABULAL CHAUHAN,	MR SP MAJMUDAR,MR P P MAJMUDAR	MANOJBHAI KHUSHALCHAND KOTHARI(DECEASED) L.H.OF KHUSHALCHAND,DIPIKABEN MANOJBHAI KOTHAIR POA HOLDER MADHUKARBHAI K KOT,NEHALBEN MANOJBHAI KOTHARI POA HOLDER MADHUKARBHAI K KOTH,SACHINBHAI MANOJBHAI KOTHARI POA HOLDER MADHUKARBHAI K KOTH,SUMANBHAI KHUSHALCHAND KOTHARIL.H.OF KHUSHALCHAND R KOTHARI,MAHESHBHAI KHUSHALCHAND KOTHARI L.H.OF KHUSHALCHAND R KOTHAR,MADHUKARBHAI KHUSHALCHAND KOTHARI L.H.OF KHUSHALCHAND,JYOTSNABEN KHUSHALCHAND KOTHARI L.H.OF KHUSHALCHAND R KOTHAR,RASILABEN KHUSHALCHAND KOTHARIL.H.OF KHUSHALCHAND R KOTHARI,USHABEN KHUSHALCHAND KOTHARI L.H.OF KUSHALCHAND R KOTHARI,PRAVINSINH DHIRUBHA ZALA	,MR RAVINDRA SHAH,MRS KANAN R SHAH

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1670	AO/357/2010	24/01/2011	RUPABEN DIVYANGKUMAR SHAH D/O NARENDRAKUMAR SATYAVADI,SONALBEN PANKAJKUMAR SHAH D/O NARENDRAKUMAR CHIMANLAL,KAMINIBEN WD/O MILANKUMAR SATYAVADI,PINABEN NARENDRAKUMAR SATYAVADI,MEENABEN VIRENDRAKUMAR SHAH	MS TRUSHA K PATEL	NITIN NARENDRAKUMAR SATYAVADI,	NOTICE SERVED,MR AMARNATH M BHATT
1671	AO/358/2010	7/2/2011	PASHCHIM GUJARAT VIJ CO LTD THROUGH ITS DEPUTY ENGINEER,	MS LILU K BHAYA	NANJIBHAI BHIMABHAI,	MR SANDIP C SHAH
1672	AO/359/2010	27/03/2014	ARUNABEN GHANSHYAMBHAI,NILABEN BHIKHABHAI,TEJASKUMAR MANUBHAI,LILABEN DHANJIBHAI	MR BA SURTI	NILESHKUMAR SHANTILAL LOTWALA,PANKAJKUMAR SHANTILAL LOTWALA,KAUSHIKKUMAR SHANTILAL LOTWALA,SUBHAM COOPERATIVE HOUSING SOCIETY LIMITED,PRESIDENT, NAVINCHANDRA ISHWARLAL CHALIAWALA,SECRETARY, KAMLESH RAJNJIKANT DALAL	,RULE SERVED,MR SHITAL R PATEL
1673	AO/360/2010	21/01/2011	INDIRABEN MALDEVBHAI SANJAVA,DINESH MALDEVBHAI SANJAVA,PRATIK MALDEVBHAI SANJAVA,BIREN MALDVEBHAI SANJAVA(HEIR OF DECD.MALDVEBHAI D SANAJAVA)	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHANTABEN SHANJAJI THAKORE,DHANAJI SOMAJI THAKORE,GOVINDBHAI AMBALAL PATEL	
1674	AO/361/2010	28/02/2011	SURENDRA JAGDISHBHAI ASHIJA,PRAKASH NAGENDRABHAI PANDEY	MR RS SANJANWALA	HASMUKHLAL CHHOTALAL MAYWALA,BHAGWATIBEN HASMUKHLAL MAYWALA,RAJENDRA CHANDRAVADAN MAYWALA,RANJEET HASMUKHLAL MAYWALA,SHASHIKANT HASMUKHLAL MAYWALA,MINAL BHUPENDRABHAI MAYWALA	
1675	AO/362/2010	28/02/2011	BHAVESHBHAI S/O JITUBHAI,BHARATBHAI S/O JITUBHAI,NITABEN D/O JITUBHAI,KAUSHAL S/O ARVINDBHAI,HIREN S/O ARVINDBHAI,ANKITBHAI S/O ARVINDBHAI,KRISHNABEN D/O PRAVINBHAI CHANDUBHAI,MONABEN D/O PRAVINBHAI,NIKITABEN D/O PRAVINBHAI,GOKULBHAI S/O PRAVINBHAI,YOGESH S/O PRAVINBHAI	MR AMRISH K PANDYA	CHANDULAL SHANKERLAL GAJJAR,JITUBHAI CHANDULAL GAJJAR,ARVINDBHAI CHANDUBHAI GAJJAR,PRAVINBHAI CHANDUBHAI GAJJAR,DALPATBHAI BAKORBHAI,NARSINHBHAI BAKORBHAI,AMBALAL SOMNATH PRAJAPATI,RAJESHKUMAR AMBALAL PRAJAPATI,JAYESHKUMAR AMBALAL PRAJAPATI,MALJIBHAI RAJABHAI DESAI,CHANDUJI HEMTUJI CHAVDA,MANHARBHA RANJEETSINH CHAVDA,SURESHBHAI RATILAL VYAS	,MR BS PATEL
1676	AO/363/2010	15/03/2011	THAKOR ASHOKKUMAR RAMANJI,HEIRS & LEGAL REPRESENTATIVES OF DECEASED THAKOR AMRUTJI,THAKOR VINODJI AMRUTJI,THAKOR BARVIN AMRUTJI,THAKOR AMBABEN AMRUTJI WD/O THAKOR AMRUTJI MOTIJI,THAKOR KOKILABEN AMRUTJI D/O DECEASED AMRUTJI MOTIJI,THAKOR SHAMISHTHABEN AMRUTJI D/O DECEASED AMRUTJI MOTIJI,THAKOR ALPABEN AMRUTJI D/O DECEASED AMRUTJI MOTIJI,THAKOR ISHABEN MOTIJI,THAKOR MADHUBEN MOTIJI,THAKOR DARIYABEN WD/O MOTIJI,THAKOR BHARATKUMAR RAMANJI,THAKOR RAJUJI RAMANJI,THAKOR HANSHABEN RAMANJI,THAKOR JAISHREEBEN RAMANJI,THAKOR PUNAMBHAI KESHAJI,THAKOR BHIKHIBEN KESHAJI,THAKOR CHANDUJI AATAJI,THAKOR GANAPATBHAI CHANDUJI,THAKOR RANCHHODBHAI CHANDUJI,THAKOR VIMLABEN CHANDUJI,THAKOR BACHIBEN CHANDUJI,THAKOR SHARDABEN CHANDUJI,THAKOR AASHABEN CHANDUJI,THAKOR MENABEN CHANDUJI	MR HRIDAY BUCH,MR GIRISH B THAKER	SANTSRI AASHARAMJI T HARPALVI,TRUSTEE OF SANTSRI AASHARAMJI,PATEL SHIVARAM RAICHAND,PESHUMAL CHANCHALDAS GOHANI,NARAYANSWAMI S/O AASHARAMJI HARPALVI,SURESH LALCHAND DEVNANI,PATEL KAUSHIKBHAI KESHAVLAL,VAJI KAUSHIKBHAI POPATLAL	NOTICE SERVED,NOTICE UNSERVED,MRS. HIRAL TRIVEDI,MR NISARG N TRIVEDI

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1677	AO/364/2010	17/01/2011	CHANDUJI FATAJI THAKORE,KHETAJI KANAJI THAKORE,MANGILAL MULAJI SONEGRA,BABUJI MULAJI SONEGRA,ISHWARJI FATAJI THAKORE,RUPCHANDJI GODHAJI THAKORE,REVIBEN CHAMANJI THAKORE,KHODAJI DUNGARJI THAKORE,GANGABEN D/O MANAJI KALAJI WD/O RAMTUJI THAKORE	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION,ASST.TOWN DEVELOPMENT OFFICER,STATE OF GUJARAT	
1678	AO/365/2010	1/8/2016	MANHARBHAI CHHAGANBHAI PATEL,HASMUKHBHAI CHHAGANBHAI PATEL	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	HUSSEIN AHMED GULAM YASIN SHAIKH,MOHMAD SHAMIM GULAM YASIN SHAIKH,HAFSABIBI GULAM YASIN SHAIKH,BILKISBANU GULAM YASIN SHAIKH,GORDHANBHAI KESAVBHAI PATEL,JAHANGIRJI KAWASJI PATEL	DELETED,RULE SERVED,MR KK TRIVEDI,MR DHIRAJ M PATEL,MS SEJAL R VAKIL
1679	AO/366/2010	8/12/2010	PRAVINKUMAR SAMPATRAJ RANKA,	MR SUDHIR M MEHTA,MS SHAILEE S MEHTA	SUBHASHBHAI P AVTANI, HUF KARTA, SUBHASH PARASRAM AVTANI,ARIHANT JEWELERS OWNER ASHOKBHAI JAIN	
1680	AO/367/2010	22/03/2012	JESABHAI RAMSIBHAI NANDANIYA,RAJSIBHAI DHARNATBHAI DANGAR	MR DILIP L KANOJIYA	RAJESHBHAI VITTHALBHAI PATEL,DILIPBHAI JIVABHAI DANGAR,VEJIBEN JIVABHAI DANGAR	
1681	AO/368/2010	13/01/2011	SUBEDAR RAMBAHALGIRI GOSWAMI,	MR SANJAY A MEHTA	ROKAIYABIBI GULAMNABI KARIMBHAI,DEVMURTI SUKHDEVGIRI GOSWAMI	,MR DAKSHESH MEHTA,MR CR MISHRA
1682	AO/369/2010	1/10/2014	SHREEM CONSTRUCTION PRIVATE LIMITED THROUGH CHAIRMAN BHAVESH,	MR TATTVAM K PATEL	TENSILE STEEL LIMITED THROUGH CHAIRMAN AND MANAGING,APURVA DINESHBHAI PATEL	MR KV SHELAT,MR.D K.PUJ
1683	AO/370/2010	13/12/2010	RAJUBHAI PATANI,	MR VIJAY H NANGESH	INDIRABEN SUNILBHAI RAMCHANDANI,	
1684	AO/371/2010	12/1/2011	SURESHKUMAR RADHESHYAM SONI,RANI SURESHKUMAR SONI	(MR H.S.MULIA)	NITABEN KANTILAL PATEL W/O SUKHVADAN SUNDERLAL PANDYA,MUKESH KANTILAL PATEL,DILIPBHAI KANTILAL PATEL	(MR AJ SHASTRI)
1685	AO/372/2010	24/06/2011	MAHENDRABHAI VITTHALBHAI PATEL,AMBALAL JIVABHAI PATEL	MS TRUSHA K PATEL	KAMLABEN ISHWARBHAI MARGHABHAI PATEL,NAYNABEN ISHWARBHAI PATEL,HEMLATABEN ISHWARBHAI PATEL,ANJANABEN ISHWARBHAI PATEL,KAMINIBEN ISHWARBHAI PATEL,PINTUBEN ISHWARBHAI PATEL,BHARATBHAI ISHWARBHAI PATEL,JAYESH MAFATLAL,PIYUSH MAFATLAL,URBAN DEVELOPMENT AUTHORITY THROUGH CHAIRMAN	RULE SERVED,RULE UNSERVED,MR RD DAVE,MR MEHUL S SHAH,(MR SURESHM SHAH),MR PREMAL R JOSHI,MR NEHAL R JOSHI
1686	AO/373/2010	24/06/2011	MAHENDRABHAI VITTHALBHAI PATEL,AMBALAL JIVABHAI PATEL	MS TRUSHA K PATEL	KAMLABEN ISHWARBHAI MARGHABHAI PATEL,NAYNABEN ISHWARBHAI PATEL,HEMLATABEN ISHWARBHAI PATEL,ANJANABEN ISHWARBHAI PATEL,KAMINIBEN ISHWARBHAI PATEL,PINTUBEN ISHWARBHAI PATEL,BHARATBHAI ISHWARBHAI PATEL,JAYESH MAFATLAL,PIYUSH MAFATLAL,URBAN DEVELOPMENT AUTHORITY THROUGH CHAIRMAN	RULE SERVED,RULE UNSERVED,MR MC BHATT,MR RD DAVE,MR MEHUL S SHAH,(MR SURESHM SHAH),MR PREMAL R JOSHI,MR NEHAL R JOSHI
1687	AO/374/2010	8/2/2011	MANUBHAI PARSOTTAMDAS PATEL,	(MR AJ SHASTRI)	NATIONAL TEXTILE CORPORATION,JUPITER MILL A. UNIT OF NATIONAL TEXTILE CORPORATION,K T JAHANGIR MOVADJI,ALBINA REAL ESTATE LTD	
1688	AO/375/2010	24/01/2011	WADHUMAL PARAASMAL PARIYANI,ANIL WADHUMAL PARIYANI,MORLI WADHUMAL PARIYANI	(MR BP MUNSHI)	MINAXIDEVI W/O BHAGWAN CHAUDHARI,	MR NEHAL R JOSHI
1689	AO/376/2010	10/1/2011	NALINIBEN H RAWAL,	MR.D K.PUJ	DEEPAK RASBEHARILAL GOEL,	
1690	AO/377/2010	27/09/2012	RAJIV KANCHANLAL SHETH,MUKESH KANTIBHAI PATEL,BRIJRAJBA BANVARSINH GOHIL,DILIPBHAI KANTIBHAI PATEL,RAJDEEPSINH JAYENDRASINH JHALA,JAYDEEPSINH JAYENDRASINH JHALA,RAJDEEPSINH JAGATSINH RANA,RAGHUVIRSINH RAMUBHA CHUDASMA	(MR NIKHIL S KARIEL)	JADAVBEN LALLUBHAI HIRABHAI PATEL,RASIKBHAI LALLUBHAI PATEL,KANTIBHAI LALLUBHAI PATEL DECD.,SAVITABEN W/O KANTIBHAI PATEL,BHARTIBEN D/O KANTIBHAI PATEL,SANGITABEN D/0 KANTIBHAI PATEL,ALKABEN D/O KANTIBHAI PATEL DECD.,MANISHABEN D/O KANTIBHAI PATEL,MAMTABEN D/O KANTIBHAI PATEL,MEHULBHAI S/O KANTIBHAI PATEL,MUKESH PATEL,NEEL MUKESH PATEL	,RULE SERVED,MR JIGAR P RAVAL

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1691	AO/378/2010	27/09/2012	KANTIBHAI LALLUBHAI PATEL THROUGH POA MEHUL KANTIBHAI PA,SAVITABEN W/O KANTIBHAI PATEL,BHARTIBEN D/O KANTIBHAI PATEL,SANGITABEN D/O KANTIBHAI PATEL,ALKABEN D/O KANTIBHAI PATEL DECD.,MANISHABEN D/O KANTIBHAI PATEL,MAMTABEN D//O KANTIBHAI PATEL,MEHULBHAI S/O KANTIBHAI PATEL,MUKESH PATEL,NEEL MUKESH PATEL	MR MJ MEHTA	JADAVBEN LALLUBHAI HIRABHAI PATEL,RASIKBHAI LALLUBHAI PATEL,RAJIV KANCHANLAL SHETH,MUKESH KANTIBHAI PATEL,BRIJRAJBA BANVARSINH GOHIL,DILIPBHAI KANTIBHAI PATEL,RAJDEEPSINH JAYENDRASINH JHALA,JAYDEEPSINH JAYENDRASINH JHALA,RAJDEEPSINH JAGATSINH RANA,RAGHUVIRSINH RAMUBHA CHAUDASMA	RULE SERVED,RULE UNSERVED,MR RD DAVE
1692	AO/379/2010	19/01/2011	DHARMISTHABEN MANUBHAI PATEL,JITENRA MANUBHAI PATEL,DINUBHAI PUNJABHAI PATEL	MRS. HIRAL TRIVEDI,MR NISARG N TRIVEDI	MANJITSINGH JAGATSING VASU,SURENDRAKAUR MANJITSINGH VASU,MANUBHAI PUNJABHAI PATEL FORSELF AND AS KARTA OF HIS	
1693	AO/380/2010	22/12/2010	KUNDENBEN BHARATBHAI PATEL,	MR TARAK DAMANI	RENUKABEN PIYUSHBHAI PATEL,PIYUSHBHAI PATEL	
1694	AO/381/2010	7/2/2011	KARSAN KANJI GORASAIA,LALJI KARSAN GORASIA,RATANBEN PREMJI GORASIA	(MR NV ANJARIA),MR SHIVANG M SHAH	ARJAN KARSAN GORASIA,SHAMJI KARSAN GORASIA,NARAN KARSAN GORASIA,NANBHAI JADAVJI GAMI,RAMBHAI JINA PINDORIA,JASUBHAI SHIVJI VIRANI,SDAMBAI MULJI BHUDIA,VIRBHAI RUDA VARSANI,VALBAI LALJI VEKARIA,PREMBAI RAMESH PINDORIA	,(MR SURESHM SHAH)
1695	AO/382/2010	4/5/2011	KIRANBHAI KRISHNAKANTBHAI MAJMUDAR,HEMA KIRANBHAI MAJMUDAR	MRS KETTY A MEHTA	NAV SARJAN MOTORS THROUGH URVISHBHAI U GANDHI,URVISHBHAI UPENDRALAL GANDHI,NAVNITBHAI JETHABHAI PATEL,TUSHARBHAI KANUBHAI PATEL THROUGH POA S N PATEL,URVINBEN KINNERBHAI GANDHI,SURESHBHAI RAMANLAL SHAH,SHWETABEN SURESHBHAI SHAH	RULE NOT RECD BACK,RULE SERVED,(MS NISHA M THAKORE)
1696	AO/384/2010	8/3/2011	ASHOKKUMAR HIRACHAND ADWANI,JAYESH ASHOKKUMAR ADWANI,MINABEN VISANDAS ADWANI WD/O VISANDAS HIRACHAND ADWANI,NIKITABEN VISANDAS ADWANI,MANISHABEN VISANDAS ADWANI (MINOR),BHAVNABEN VISANDAS ADWANI (MINOR),MITESH VISANDAS ADWANI (MINOR)	MR MA KHARADI	CHELARAM HIRACHAND ADWANI,HITESH CHELARAM ADWANI	NOTICE SERVED BY DS,MR YM THAKKAR
1697	AO/386/2010	10/1/2011	NITABEN NITESHBHAI KATA THROUGH POA NITESHBHAI GANGARA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIR OF DECD. NAGJI RAJA LIMBANI MOHANLAL NAGJI LIMBANI,HEIR OF DECD. DEVJI RAJA LIMBANI HARILAL SHIVDAS LIMBANI,HEIR OF DECD. UMARSHI RAJA LIMBANI VALJI UMARSHI LIMBANI,HARILAL SHIVDAS LIMBANI	
1698	AO/387/2010	7/2/2011	REVANT MAHESHBHAI DESAI,	MR DHAVAL D VYAS	DASHRATHBHAI CHANDUBHAI PATEL,SANJAY CHANDUBHAI PATEL,ARJUNBHAI CHANDUBHAI PATEL,KALAVATIBEN JAYESHBHAI PATEL,GITABEN PRAVINBHAI PATEL,JIVANBHAI DULARBHAI PATEL,SDAMUBHAI DULARBHBHAI PATEL	NOTICE SERVED,MR AB PANDYA,MR. SHREYANSH PANDYA
1699	AO/388/2010	28/12/2010	MINABEN DHANSHUKLAL JARIVALA D/O CHAMPAKLAL JAKISHANDAS KAP,ASHABEN JAGDISHBHAI SHETH D/O CHAMPAKLAL JAKISHANDAS KAPADIA	MR DHAVAL D VYAS	CHAMPAKLAL JAKISHANDAS KAPADIA,BIPINBHAI CHAMPAKLAL KAPADIA,LATABEN BIPINBHAI KAPADIA,SUNIL BIPINBHAI KAPADIA,SUMITRABEN NANDKISHOR LAPSIVALA D/O CHAMPAKLAL JAKISHANDAS K	
1700	AO/389/2010	10/1/2011	RAMNIKBHAI KARAMSHIBHAI PADADHARA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYSUKHBHAI GOVINDBHAI SAVALIYA,	
1701	AO/390/2010	1/3/2011	MUKUNDRAI FULCHANDBHAI PARMAR (KANSARA),	MR VISHWAS S DAVE	PATEL TAPUBHAI ARAJANBHAI PARTERSHIP FIRM AND THEIR PARTNERS,MANSUKHLAL TAPUBHAI PATEL,BHOGILAL MANGALDAS KANSARA	NOTICE SERVED,MR HRIDAY BUCH
1702	AO/391/2010	25/01/2011	JAGDISHBHAI MAFATBHAI PATEL,NAYANABEN RAJENDRA PATEL,GAUTAM JAGDISHBHAI PATEL	MR BS PATEL	PLASTIC HOUSE,RASHNIDHI MAFATBHAI PATEL,RITABEN RASHNIDHI PATEL	,DR MAHESH THAKAR
1703	AO/392/2010	13/01/2011	SUBEDAR RAMBAHALGIRI GOSWAMI,	MR SANJAY A MEHTA	ROKAIYABIBI GULAMNABI KARIMBHAI,SUSHILABEN WD/O HARISHANKER GOSWAMI,DEVMURTI SUKHDEVGIRI GOSWAMI	,MR DAKSHESH MEHTA

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1704	AO/394/2010	4/5/2011	NAVSARJAN MOTOR,URVISH UPENDRALAL GANDHI,NAVINBHAI JETHABHAI PATEL,TUSHARBHAI KANUBHAI PATEL THROUGH P O A HOLDER S N PATEL,URVIBEN KINNARBHAI GANDHI	MR HR PRAJAPATI	SURESH RAMANLAL SHAH,SWETA SURESHBHAI SHAH,KIRAN KRUSHNAKANT MAJMUDAR,HEMA KIRAN MAJMUDAR	RULE SERVED,MRS KETTY A MEHTA,MR ASPI M KAPADIA
1705	AO/395/2010	3/2/2011	VASUDEVBHAI BALDEVBHAI PATEL,	MR BS PATEL	MAHADEVBHAI KACHARABHAI BHARWAD,PRAKASHBHAI MOHANBHAI BHARWAD,DASRATHBHAI POPATBHAI BHARWAD	NOTICE SERVED BY DS
1706	AO/1/2011	10/1/2011	DAHYABHAI BHIKHABHAI RATNABHAISINCE DECD. THROUGH HIS HEIRS,CHHIMIBEN D/O DAHYABHAI BHIKHABHAI RATNABBHAI W/O,NIRUBEN D/O DAHYABHAI BHIKHABBHAI RATNABHAI W/O,MANJUBEN D/O DAHYABHAI BHIKHABBHAI RATNABHAI W/O,MANJULABEN WD/O HASHMUKHBHAI DAHYABHAI,MADANBHAI HASHMUKHBHAI,KIRANBHAI HASHMUKHBHAI,KANJIBHAI BHIKHABHAI RATNABHAISINCE DECD. THROUGH HIS HEIRS,MOTIBEN WD/O KHANJIBHAI BHIKHABHAI,JAGUBHAI KANJIBHAI,ISHWARBHAI KANJIBHAI,RAMESHBHAI KANJIBHAI,HASHMUKHBHAI KANJIBHAI,KESHAVBHAI KANJIBHAI,DHANUBEN D/O KANJIBHAI BHIKHABHAI,BEBIBEN D/O KANJIBHAI BHIKHABHAI W/O HASHMUKHBHAI,SHUSHILABEN D/O KANJIBHAI BHIKHABHAI W/O SATISHSBHAI BHA,NANABHAI BHIKHABHAI RATNABHAI SINCE DECD. THROUGH HIS HEIRS,BHAKIBEN WD/O NANABHAI BHIKHABHAI,THAKORBHAI NANABHAI,RATILAL NANABHAI,SAVITABEN D/O NANABHAI BHIKHABHAI W/O BABUBHAI,HIRABEN D/O NANABHAI BHIKHABHAI W/O PREMJIBHAI,MANJUBEN D/O NANABHAI BHIKHABHAI,MINABEN D/O NANABHAI BHIKHABHAI W/O AMRATBHAI,ARUNBHAI BABUBHAI PATEL,JAYESHBHAI BABUBHAI PATEL,NARENDRABHAI BABUBHAI PATEL,SARASVATIBEN DILIPBHAI,JERAMBHAI BHIKAHBHAI RATNABHAISINCE DECD. THROUGH HIS HEIRS,LALJIBHAI JERAMBHAI,LAKHIBEN D/O JERAMBHAI BHIKHABHAI W/O BHANABHAI CHHIM,CHAMPABEN D/O JERAMBHAI BHIKAHBHAI W/O HARISHBHAI	MR NM KAPADIA	PUNABHAI BHIKHABHAI RATNABHAI SINCE DECD.THROUGH LEGAL HEIRS,CHHIMABHAI PUNABHAI SINCE DECD.THROUGH LEGAL HEIRS,RANJITBHAI PUNABHAI,NAGINBHAI PUNABHAI,JAYANTIBHAI PUNABHAI,PRAVINBHAI PUNABHAI,SHUSHILABEN D/O PUNABHAI BHIKHABHAI,VIJYABEN WD/O CHHIMABHAI PUNABHAI,JAYESHBHAI CHHIMABHAI,KANUBHAI CHHIMABHAI,HEMABEN D/O CHHIMABHAI PUNABHAI W/O MANOJBHAI,KANTIBHAI KAPURJI MALI (PADHIYAR),CHANDRIKABLEN HASHMUKHBHAI KOTHARI,SAMIYABIBI JAVED AKHATAR MIRZA	,MR AMAR D MITHANI,M/S S G ASSOCIATES
1707	AO/3/2011	28/03/2014	HENA D/O CHAITANYA JANI AND WIFE OF RAKESH M TALATI,RAKESH M TALATAI	MR AD DESAI,LOPA M BHATT	MAPIN PUBLISHING PRIVATE LIMITED,	RULE SERVED
1708	AO/4/2011	28/03/2014	MAPIN PUBLISHING PRIVATE LIMITED,	MR AMAR N BHATT	HENA D/O CHAITANYA JANI AND WIFE OF RAKESH M TALATI,RAKESH M TALATI	RULE SERVED,MR AD DESAI,LOPA M BHATT
1709	AO/5/2011	7/2/2011	RAJUBHAI PRABHAKARRAV NANDURKAR,ALTAFBHAI ALIMAHAMMED MEMON,VISHWANATH OMKAR DHOTRE,RAMESHBHAI LAHNU DHOTRE,PRAKASHBHAI MARUTI KAFLE,VASUDEV MARUTI KARULE,NARAYAN KALUBHAI PATIL,BAPU KALUBHAI PATIL,DILIP MAHADEV TAPRE,VINAYAK MAHADEV TAPRE,BABU MAHADEV MARATHA,ASHOK LAXMAN TAPRE,NANDLAL LAXMAN TAPRE,RAMCHANDRA LAXMAN TAPRE,SURESH MAHADEV TAPRE,ASHOK NARAYAN DHOTRE,SURESH RAMDAS KALVANDE,ANIL RAMDAS KALVANDE,DILIP RAMBHAU DHOTRE,PRAHLAD OMKAR DHOTRE,GOVIND OMKAR DHOTRE	MR HARSHADRAY A DAVE	VADODARA MUNICIPAL CORPORATION,	
1710	AO/6/2011	13/01/2011	BHAVRIBEN VARDHICHAND JAIN,RATANCHAND VARDHICHAND JAIN	MS ARCHANA P PATEL	AHMEDABAD MUNICIPAL CORPORATION,VASANTKUMAR SHANTILAL MODI	

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1711	AO/7/2011	10/1/2011	GOHIL RAMSINH VAKHATSINH,	MR LALJI R MOKARIA	SODHA PARMAR BAHADURSINH GARBADDAS,SODHA PARMAR DILIPKUMAR GARBADDAS,SODHA PARMAR ARVINDKUMAR VINODBHAI,SODHA PARMAR PRAVINKUMAR MAHENDRASINH,SODHA PARMAR SUSHILABEN GARBADSINH,SODHA PARMAR MANJULABEN GARBADDAS,SHANTABEN MANGALBHAI ALIAS MAHENDRABHI,SODHA PARMAR RAMILABEN MANGALBHAI @ MAHENDRABHAI,SANGEETABEN MANGALBHAI ALIAS MAHENDRABHAI	
1712	AO/8/2011	13/01/2011	USHABEN CHANDRAVADAN CHOKSI,PARITOSH C CHOKSI,AMAR CHANDRAVADAN CHOKSI	MR AJAY L PANDAV	P K PLASTIC PVT LTD,WIFE OF DECEASED NARENDRA B PATEL - ARUNABEN NARENDRABHAI,UPENDRA R KAPADIA,HIMANSHU D VYAS,HARESHBHAI BABULAL SHAH,DHIMANT ISHWARLAL RAVAL,GOPALDAS BHOJWANI,SHRI RADHAKISHAN DEVELOPERS PVT LTD	MR DC DAVE
1713	AO/9/2011	23/03/2011	GANESHBHAI TRIKAMABHAI KAG,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	HARIJAN LERIBEN JAGMABHAI,HARIJAN MASHARA DANA,RAJPUT SARDARJI BHURAJI,SUB-REGISTRAR, DEESA	NOTICE SERVED BY DS,MR MEHUL H RATHOD,M/S S G ASSOCIATES
1714	AO/10/2011	23/03/2011	GANESHBHAI TRIKAMBHAI KAG,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	HARIJAN LERIBEN JAGMABHAI,HARIJAN MASHARA DANA,RAJPUT SARDAJI BHURAJI,SUB-REGISTRAR, DEESA	NOTICE SERVED BY DS,M/S S G ASSOCIATES
1715	AO/11/2011	2/4/2014	BABUBHAI LAKHABHAI (DECD.) THROUGH LEGAL HEIRS,USHABEN BABUBHAI THAKORE,KAILASHBEN BABUBHAI THAKORE	MR RAJESH K SHAH	ILIYASBHAI HAJIBHAI GANIBHAI VORA,SIKANDARBHAI ISMAILBHAI VORA	(MR NALIN K THAKKER)
1716	AO/12/2011	9/3/2011	AMITABEN DILIPBHAI SHAH,SMRUTIBEN DILIPBHAI SHAH,APEKSHABEN DILIPBHAI SHAH,PRATIK DILIPBHAI SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	M/S CHOKHAWALA ASSOCIATED,MANSUKHLAL BHURALAL SANGHANI,SANJAYBHAI RASIKLAL KOTHARI,PIYUSH MANSUKHLAL SANGANI,VIJAY MANSUKHLAL SANGHANI	MR PR NANAVATI
1717	AO/13/2011	18/01/2011	AHMEDABAD MUNICIPAL CORPORATION, AHMEDABAD,	HL PATEL ADVOCATES	CHHEEPA SEVA MANDAL, THROUGH SECRETARY, JAVED IBRAHIM DEVDA,	MR NILESH M SHAH,MR FEROZ H PATHAN
1718	AO/14/2011	17/01/2011	POPATBHAI H KAKADIA,HITESHBHAI P KAKADIA,JIVRAJBHAI K KAKADIA,HIMATBHAI K KAKADIA,BHIMJIBHAI A KAKADIA,DILIPBHAI C KAKADIA,SANJAYBHAI C KAKADIA,SURESHBHAI V KAKADIA,BHARATBHAI H KAKADIA,SHAMBHUBHAI H KAKADIA,ARJANBHAI V LAHTIYA,HARSHADBHAI D LATHIYA,JAYSUKHBHAI T LATHIYA,MANOJBHAI N LATHIYA,ASHOKBHAI L KHENI,VISHNUBHAI J KHENI,HARIBHAI V KHENI,HITESHBHAI H KHENI,RAVJIBHAI A AMBLIYA,KARASANBHAI A AMBLIYA,MAHESHBHAI J MAVANI,HITESHBHAI J MAVANI,ARVINDBHAI M BALAR,ASHVINBHAI M BALAR,RAJUBHAI K SAVALIYA,TUSHARBHAI K SAVALIYA,RAKESHBHAI N VAGHANI,DHIRUBHAI VAGHANI,MADHAVJIBHAI G SAVANI,SURESHBHAI M SAVANI,BABUBHAI K KUKADIYA,RAKSHESHBHAI K KUKADIYA,LALITBHAI M VIRANI,PRAVINBHAI M VIRANI,THAKERSHIBHAI K BHISRA,ATULBHAI T BHISRA,SANJAYBHAI K VAGHASIYA,MAHENDRABHAI V TALAVIYA,KAMLESHBHAI K PATEL,BHARATBHAI B PATEL	MR TARAK DAMANI	NAGJIBHAI C AMBHALIYA (PATEL),PARBATBHAI H KACHHADIA (PATEL),ODHAVJIBHAI P KHENI (PATEL),VASHRAMBHAI N MANGUKIYA (PATEL),AMRUTBHAI CHHOTABHAI PATEL,PARSOTAMBHAI MOHANBHAI KANANI,GHANSHYAMBHAI RAGHAVLAL MANDALI,JIVRAJBHAI SHAMJIBHAI VAGHANI,PARBATBHAI HIRJIBHAI KACHHADIYA,PARBATBHAI HIRJIBHAI KACHHADIYA,DIPAKBHAI PARBATBHAI KACHHADIYA,ARVINDBHAI HIRJIBHAI KACHHADIYA (HUF),ARVINDBHAI HIRJIBHAI KACHHADIYA,BHAVNABEN ARVINDBHAI KACHHADIYA,SAMUDRI CORPORATION THROUGH PARTNER MITUL J SHAH,SURAT MUNICIPAL COMMISSIONER	,MR RS SANJANWALA
1719	AO/15/2011	18/01/2011	SANTOSHKUMAR BABULAL BHAVSAR,	MR ARPIT A KAPADIA	HEIR OF DECD. VASANTBHAI MANILAL BODAJI,ANUP VASANTBHAI BODAJI,BIMAL VASANTBHAI BODAJI,MAYAN VASANTBHAI BODAJI,ASHOKBHAI MANGALDAS SHAH	,MR. BK. RAJ

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1720	AO/16/2011	15/04/2015	BHARATKUMAR CHANDULAL SHAH,PRAGNABEN BHARATKUMAR SHAH,RATILAL KHODIDAS SHAH,MAYURKUMAR RATILAL SHAH,VIRMATIBEN R BHATT (DECD.) THROUGH PANKAJ RAVIDATT BHATT,GOPAL NATWARLAL GANDHI,RASENDU N SHAH (DECD.) THROUGH ANITABEN R SHAH,VINODCHANDRA MOTILAL MODI	DISMISSED FOR NON PROSECUTION,MR CG SHARMA	BAIJU BHAGAT,SANJIV U SHUKLA (DECD.),RAJIV U SHUKLA,JYOTI ALIAS PARUL RAJIV SHUKLA,MINOR VARUN RAJIV SHUKLA THRU',MINOR JALDHEER RAJIV SHUKLA THRU',JAGBIRSINH DIGVIJAYSINH CHAMPAVAT,SHAILESH CHANDULAL ZATAKIA,SHREYANS SHAILESH ZATAKIA,PRAGNESH MANILAL PATEL	,UNSERVED EXPIRED (N),RULE SERVED,RULE SERVED BY DS,MR JR SHAH
1721	AO/17/2011	22/03/2011	PRAKASHCHANDRA MOHANLAL THAKKAR,	MR RAJESH K SHAH	ASHWINBHAI MOHANLAL PREMJIBHAI THAKKAR,PUSHPABEN D/O MOHANLAL PREMJIBHAI THAKKAR,LATABEN @ LINABEN D/O MOHANLAL PREMJIBHAI THAKKAR,NILITABEN D/O MOHANLAL PREMJIBHAI THAKKAR,SHAH PRAKASHBHAI BALDEVBHAI,OM AGENCY PROPRIETOR VIJAYBHAI AMBALAL SHAH,SDHAH SURYABEN RATILAL,HAPPY CLOTH STORES PROP.BHARATBHAI SHAH,M/S M S PATEL 'S CO, PROP PANKAJBHAI N PATEL,ANAND TALUKA KHARID VECHAN SANGH PRESIDENT,HARIOM PARK PALACE,PATEL ON LINE PROP.YOGESHKUMAR MANUJJBHAI PA,ARADHANA CLOTH STORES,PRAFULBHAI HIMMATBHAI WADHWANA,JAGDISHBHAI LAXMILAL SHAH (MAHESHWARI)	NOTICE SERVED BY DS,REFUSED SERVED (R)(70),MR CHIRAG B PATEL
1722	AO/18/2011	20/01/2011	M/S SHREEJI OPTICAL THROUGH PARTNER,	MR TUSHAR L SHETH,MR DIPEN S THAKKAR	M/S SHRIJI EYE CARE THROUGH BIPINCHANDRA CHOKSI,	MR MANAV A MEHTA
1723	AO/19/2011	14/02/2011	TULSIBHAI BECHARBHAI LEGAL HEIR OF DECD.BECHARBHAI K MEGHANI,SAMUBEN KANAJIBHAI MEGHANI,GIRDHARBHAI LAKHUBHAI LEGAL HEIR OF DECD. BACHUBHAI K MEGHAN,BABUBHAI HANSRAJBHAI LEGAL HEIR OF DECD. HANSRAJBHAI K MEGHA,JAGABHAI KANJIBHAI MEGHANI THROUGH POA RANJITBHAI P PARMA	MR VIRAL V DAVE	BHAGVANJIBHAI KESHUBHAI SHIYANI,DURGADAS NARSANGDAS,JAGADISH AMRUTLAL KARIYA, LEGAL HEIR OF DECD. AMRUTLAL V KAR,GOVT. OF GUJARAT THROUGH CHIEF SECRETARY,COLLECTOR,TALUKA MAMLATDAR	
1724	AO/20/2011	8/3/2011	GANGABEN MADHAVBHAI PATEL,KANUBHAI MADHAVBHAI PATEL,KAMLABEN KANUBHAI PATEL,JITESHBHAI KANUBHAI PATEL,DHARMISHTHABEN KANUBHAI PATEL,BAKULBHAI KANUBHAI PATEL	MR SK PATEL	MINABEN JAGDISHBHAI PATEL,JAGDISHBHAI PARSHOTTAMBHAI PATEL,PRAJAPATI JAYESHBHAI LAXMANBHAI,PRAJAPATI ASHISHBHAI BHIMJIBHAI,VIKESHBHAI JETHABHAI PATEL,JITENDRABHAI JETHABHAI PATEL,RASHMIKABEN JETHABHAI PATEL	
1725	AO/21/2011	11/2/2011	DHIRAJLAL @ DHIRUBHAI MANILAL PUJ (SHAH),	MR.D K.PUJ	AMAD SIDIQUE SODHA,KASAM SIDIQUE SODHA,RAHIMABAI WD/O BAVLA KASAM SODHA,AISABAI WD/O HASAM ISHAK SODHA,SHANKAR MEGHJI DAMA (BHANUSHALI)	
1726	AO/22/2011	31/01/2011	JIMMI JAGANGIRJI PITHAWALA,ASPI JAHANGIRIJI PITHAWALA,KEKI JAHANGIRJI PITHAWALA,AADI JAHANGIRJI PITHAWALA,PILUBEN DINSHAWJI HATARIYA (PITHAWALA),BAKHTAVARBEN DINSHAWJI HATARIYA (PITHAWALA)	VIRAL K SHAH	YAZDI DARABSHAH ICHHAPORIYA,MAHEROO DARABSHAH ICHHAPORIYA,RUMI DARABSHAH ICHHAPORIYA,PRAVINBHAI ISHWARBHAI PATEL,RANCHHODBHAI PARSOTTAMBHAI PATEL,BENABEN WD/O GOVINDBAHI PARSOTTAMBAHI PATEL,KIRANBAHI PARSOTTAMBHAI PATEL,KISHOREBHAI NATHUBHAI PARSOTTAMBHAI PATEL	,MR DHAVAL D VYAS

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1727	AO/23/2011	31/01/2011	JIMMI JAGANGIRJI PITHAWALA,ASPI JAHANGIRIJI PITHAWALA,KEKI JAHANGIRJI PITHAWALA,AADI JAHANGIRJI PITHAWALA,PILUBEN DINSHAWJI HATARIYA (PITHAWALA),BAKHTAVARBEN DINSHAWJI HATARIYA (PITHAWALA)	VIRAL K SHAH	YAZDI DARABSHAH ICHHAPORIYA,MAHEROO DARABSHAH ICHHAPORIYA,RUMI DARABSHAH ICHHAPORIYA,PRAVINBHAI ISHWARBHAI PATEL,RANCHHODBHAI PARSOTTAMBHAI PATEL,BENABEN WD/O GOVINDBAHI PARSOTTAMBAHI PATEL,KIRANBAHI PARSOTTAMBHAI PATEL,KISHOREBHAI NATHUBHAI PARSOTTAMBHAI PATEL	,MR DHAVAL D VYAS
1728	AO/24/2011	25/01/2011	RAMSINH GANBHIRSINH CHAUHAN THROUGH POA VIKRAMSINH RAMSINH,	MR PARTHIV A BHATT	KUSTARSH CALICO MACHINERY LIMITED THROUGH DEEPAKBAHI NANDLAL,BHIKHUBHAI GANBHIRSINH CHAUHAN	
1729	AO/25/2011	9/6/2014	SONAM OWNERS ASSOCIATION,SONAL OWNERS ASSOCIATION	MR VIMAL M PATEL	CLARIS LIFE SCINCES LIMITED,SUCHITA OWNERS ASSOCIATION	RULE SERVED,MR MANAV A MEHTA
1730	AO/26/2011	28/03/2011	SAI DEVELOPERS THROUGH KANTILAL AMBALAL PATEL,KANTILAL AMBALAL PATEL THROUGH POA DOLIBEN KANTILAL P	MR SANDEEP R LIMBANI	NAKULAN S PINNAKAR,SIDHHI INFRASTRUCTURE AND DEVELOPERS,ARVIND DWARKADAS JANI,VALLABHJI NARSINHBHAI NAGADA	MR. ALKESH N SHAH,MR ARPIT A KAPADIA,MR GAURAV S MATHUR,MR KKASHYAP K PUJARA
1731	AO/27/2011	31/01/2011	SHAILESH FAKIRCHAND THAKKAR,HEMENDARA MAFATLAL THAKKAR	MR JJ YAJNIK	DILIPBHAI FAKIRCHAND THAKKAR,KIRITBHAI FAKIRCHAND THAKKAR,MAFATLAL NARANDAS THAKKAR THROUGH POA DEVANG MEFATLAL,PRABAHVANTIBEN MAFATLAL THAKKAR THRO' POA DEVANG MAFATLAL,DEVANG MAFATLAL THAKKAR,NARAYAN ASSOCIATES MANGER, HEMENDRA MAFATLAL THAK,STATE OF GUJARAT	,DELETED
1732	AO/28/2011	14/03/2011	BABUBHAI MANIBHAI PRAJAPATI,ANILBHAI KESHAVLAL PATEL	(MR MB GANDHI),MR CHINMAY M GANDHI	AMRATJI BHIKHAJJI THAKOR IN PERSONAL CAPACITY AND AS KA,KISHANJI CHUTHAJI THAKOR,ICCHABEN WD/O. RAMESHJI BHIKHAJI THAKOR,KUNVARBEN AKA PURIBEN,MUNJBEN D/O. BHIKHAJI I THAKOR,SITABEN D/O. BHIKHAJI I THAKOR,ROHITBHAI PRAHLADBHAI MODI,KAMLESHBHAI PRAHLADBHAI MODI,PARESHABEN KAMLESHBHAI MODI,SUNILKUMAR AMBALAL PATEL	,MR LALIT K BABULKAR
1733	AO/29/2011	25/01/2011	KANUBHAI VANABHAI BHARWAD,MANUBHAI VANABHAI BHARWAD,SHAILESHBHAI VANABHAI BHARWAD,RUDIBEN W/O VANABHAI DHULABHAIBHARWAD	MR MRUGEN K PUROHIT	PUNJIBEN WD/O SHANAJI THAKOR,MAHESHBHAI LALBHAI PATEL,HEMRAJBHAI SHANKARBHAI RABARI,CHIMANBHAI VISABHAI PATEL	
1734	AO/30/2011	1/3/2011	VINODBHAI JIVABHAI AMIN,	MR HR PRAJAPATI	KIRTIBHAI UGARCHAND SHAH THROUGH ITS KARTA K U SHAH,PURNIMABEN KIRTIBHAI SHAH,PARAGBHAI KIRTIBHAI SHAH,NITISHBHAI UGARCHAND SHAH THROUGH ITS KARTA N U SHAH,PARULBEN NITISHBHAI SHAH,KUSHAN NITISHBHAI SHAH THROUGH POA NITISHBHAI UGARCHA,ANILBHAI UGARCHAND SHAH THROUGH ITS KARTA A U SHAH,NAYANABEN ANILBHAI SHAH,PAREN VIKRAMBHAI SHAH,MOTIBHAI LALLUBHAI PARMAR,PRATAPBHAI LALLUBHAI PARMAR,KAMLABEN L PARMAR (DECD.) THROUGH SHANKARBHAI P PARMAR,RAIBEN LALLUBHAI PARMAR D/O DECD.LALLUBHAI RANCHHODBHAI,PRAHLADBHAI MOTIBHAI PARMAR,GANPATBHAI MOTIBHAI PARMAR,VIMLABEN D/O MOTIBHAI L PARMAR,KAPILABEN D/O MOTIBHAI L PARMAR,JASUBHAI PRATAPBHAI PARMAR,MANUBHAI PRATAPBHAI PARMAR,JIGNESHBHAI PRATAPBHAI PARMAR,KAMLABEN WD/O RAVJIBHAI LALLUBHAI	MR BHARAT JANI

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1735	AO/31/2011	27/01/2011	DILIPBHAI LILADHAR MISTRY,	MR HASIT H JOSHI	YASINBHAI CHHIPA,	
1736	AO/32/2011	18/04/2017	CHAVDA PRAVINKUMAR KACHARABHAI,GOHEL UMESHKUMAR KACHARABHAI,PARMAR DAYHABHAI MOHANBHAI,CHAVDA RAMESHBHAI MADHUBHAI,PARMAR ATMARAM UKABHAI,PARMAR VALIBEN BHIKHBHAI,GOHEL SHAILESHBHAI NAGARDAS,GOHEL KOSHORBHAI MANILAL,GOHEL GIRISH MULAJIBHAI,GOHEL ASHOK MULAJIBHAI,PARMAR MANABHAI HARIBHAI,SHRIMALI MANAJIBHAI HARIBHAI,GOHEL KANUBHAI MULAJIBHAI,PARMAR RAMANBHAI MULAJIBHAI,PARMAR KANTIBHAI SHIVRAM,PARMAR RATILAL MULAJIBHAI,PARMAR MAHESHBHAI REVABHAI,CHAUHAN MOHANBHAI MOTIBHAI,PARMAR DHANAJIBHAI AVISABHAI,GOHEL GAUTAMBHAI SIVABHAI,VAGHELA NARANBHAI SHIVABHAI	MR PM BHATT	KAMLABEN WD/O SOMCHAND MOTIRAM BHAVSAR,SURESH SOMCHAND BHAVSAR,GIRISH SOMCHAND BHAVSAR,SHRIKANT SOMCHAND BHAVSAR,PRABHAKAR SOMCHAND BHAVSAR,CHANDRAVADAN SOMACHAND BHAVSAR,HARIDARSHAN CO-OPERATIVE HOUSING SOCIETY,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR VIBHUTI NANAVATI, (MR TILAKBHAI C SHAH)
1737	AO/33/2011	28/01/2011	ASHOKBHAI KABHAIBHAI VALVI,	MS. SAMATA V PATEL	ELECTION OFFICER,HARESHBHAI JYANTIBHAI VASAVA	
1738	AO/34/2011	28/01/2011	RABARI VENAJI CHAMNAJI,	MS ARCHANA R ACHARYA	UTTAR GUJARAT VIJ CO LTD,PATEL VARDHAJI HEMRAJJI,EMPLOYEE OF UTTAR GUJARAT VIJ CO LTD	
1739	AO/35/2011	14/02/2011	GHANSHYAMDAS HARIDAS MEHTA,	(MR MB GANDHI),MR CHINMAY M GANDHI	M/S I B PATEL THROUGH INDRAVADAN B PATEL,SURESHBHAI @ BHARATBHAI NAVINBHAI PATEL,M/S J P CONSTRUCTION THROUGH DHIRUBHAI AMBALAL PATE,VIKRAMBHAI GHANSHYAMBHAI MEHTA,PRAVINABEN JAMNADAS SHAH,PUSHPABEN VISHNUPRASAD GUPTA,SANJAY JAMNADAS SHAH,RAJESH JAMNADAS SHAH,MUKESH JAMNADAS SHAH,NARAYAN LEKHRAJMAL DHANVASI,KAILASH RAJKUMAR LUDHANI,RAMESH R PAWANI,SANDIP NATTUBHAI PATEL	
1740	AO/36/2011	14/02/2011	HARSHADBHAI KANTILAL PATEL,DEVANDBHAI HARSHADBHAI PATEL,GAURANGKUMAR HARSHADBHAI PATEL,SMITABEN HARSHADBHAI PATEL,GITABEN HARSHADBHAI PATEL	MR TRILOK J PATEL	BIPINBHAI GOVINDBHAI PATEL,BHARATBHAI SHANABHAI PATEL,MOHANBHAI ISHWARBHAI PATEL,JITENDRA JASHBHAI PATEL	
1741	AO/37/2011	8/1/2016	M/S BAYWOOD HOTEL INDIA PVT LTD,KEYUR HARISHUKHBHAI DESAI	MR DHAVAL D VYAS,MS ANUJA S NANAVATI	KAMLESH BABULAL SHAH,RAJESH BABULAL SHAH,YUVRAJ INDUSTRIES LIMITED,MANOJ VALLABHJI SHAH,VALLABHJI KHETASHI SHAH,AJAY VALLABHJI SHAH	DELETED,RULE SERVED,MR AB MUNSHI,MR PREMAL R JOSHI
1742	AO/38/2011	9/2/2011	ASHOKBHAI OCHHALAL PARIKH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECD.RATIBHAI ARDESAR FITTEER,	
1743	AO/39/2011	15/02/2011	ASHOKBHAI NATWARLAL SHAH,	MR HARDIK C RAWAL,MR NIMESH V DIXIT,MRS MH RAWAL	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	HL PATEL ADVOCATES
1744	AO/40/2011	15/02/2011	DILIPBHAI KALYAN RAO S/O KALYAN RAO GANPAT RAO,	MR HARDIK C RAWAL,MR NIMESH V DIXIT,MRS MH RAWAL	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	HL PATEL ADVOCATES
1745	AO/41/2011	15/02/2011	PRAHLADBHAI PUNJARAM PAREKH JAI HIND HAIR CUTTING SALOON,	MR HARDIK C RAWAL,MR NIMESH V DIXIT,MRS MH RAWAL	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	HL PATEL ADVOCATES
1746	AO/42/2011	15/02/2011	KISHORBHAI AMRUTLAL PUJARA,	MR HARDIK C RAWAL,MR NIMESH V DIXIT,MRS MH RAWAL	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	HL PATEL ADVOCATES
1747	AO/43/2011	4/2/2011	BIJENDRA DHIRUBHAI DESAI,	MR AMIT V THAKKAR	VAMANBHAI @ JAYANTIBHAI THAKORDAS PASWALA,KANAIYALAL THAKORDAS PASWALA,RAJENDRAKUMAR THAKORDAS PASWALA,MANJULABEN D/O THAKORDAS PASWALA AND W/O MOHANLAL MODI	

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1748	AO/44/2011	15/03/2011	HEIRS OF MULJIBHAI KALIDAS LAKHTARIA (PATEL),PRAVINKUMAR MULJIBHAI LAKHATARIA (PATEL)	MR HITESH N ACHARYA	JAYANTIBHAI MULJIBHAI LAKHTARIA (PATEL),SHARDABEN MULJIBHAI LAKHTARIA (PATEL),RUKSHMANIBEN MULJIBHAI LAKHTARIA (PATEL),NIRUBEN MULJIBHAI LAKHTARIA (PATEL),KUVARJIBHAI MULJIBHAI LAKHTARIA (PATEL),KESHAVBHAI MULJIBHAI LAKHTARIA (PATEL),SUPERINTENDENT,POST MASTER,MANAGER,MANAGER,MANAGER,MANGAER,SHREE PEOPLES CO. BANK,MANAGER,MANAGER	
1749	AO/45/2011	14/02/2011	VISHWANATH OMKAR DHOTRE,RAMESHBHAI LAHNU DHOTRE,PRATAPSING CHHATSING RANA,CHANDUBHAI CHHATSING RANA	MR HARSHADRAY A DAVE	VADODARA MUNICIPAL CORPORATION,	MR PRANAV G DESAI
1750	AO/46/2011	27/07/2018	RAJIV NAROTTAM CHAND GARG,KAMLESH NAROTTAMCHAND GARG,NEERA KAMLESH GARG,MADHU RAJEEV GARG	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	RAMCHANDRA GOVINDBHAI PATEL,GOVINDBHAI SHANTIBHAI PATEL,VIDHABEN GOVINDBHAI PATEL	RULE UNSERVED
1751	AO/47/2011	25/04/2012	NATVARBHAI SHANKARBHAI PRAJAPATI,HEIRS OF PRAJAPATI ARVIND SHANKARBHAI,SHARDABEN WD/O PRAJAPATI ARVIND SHANKARBHAI,PAYAL D/O. ARVINDBHAI SHANKARBHAI,DHARMESH S/O. ARVINDBHAI PRAJAPATI,RIMPAL D/O. ARVINDBHAI SHANKARBHAI PRAJAPATI,PUSHABEN SHANKARBHAI PRAJAPATI,NARANBHAI SHANKARBHAI PRAJAPATI	RC JANI & ASSOCIATE	PUNAMBHAI AMBALAL PRAJAPATI,PRAJAPATI GANGABEN PUNAMBHAI,RAJENDRA PUNAMBHAI,PRAJAPATI HASMUKH PUNAMBHAI,PRAJAPATI RAMESH PUNAMBHAI,DECEASED NARMADABEN D/O. AMBALAL DEVJIBHAI,MADHUBEN SOMABHAI,RAVJIBHAI SOMABHAI,KAILASHBEN SOMABHAI,JAYABEN SOMABHAI,RAMESHBHAI SOMABHAI,SHAKRIBEN D/O. AMBALAL DEVJI,KANTILAL MAGANLAL THAKKAR,ANILKUMAR KANTILAL THAKKAR	,MR MP PRAJAPATI
1752	AO/48/2011	14/02/2011	BIREN PRODUCTS,	MR KAPIL K ACHARYA,MR NEHAL M RAVAL	KRISHAN PRODUCTS,	
1753	AO/49/2011	14/02/2011	NATHHUBHAI RAMJIBHAI BHALIA,AMRIBEN D/O ANTIYABHAI BHALIA,KARSHANBEN WD/O RAMJIBHAI ANTIYABHAI BHALIA,LALJIBHAI ANTIYABHAI BHALIA,CHUNILAL RAMJIBHAI BHALIA,SONABEN D/O RAMJIBHAI ANTIYABHAI,JESANGBHAI CHATURBHAI BHALIA,PANIBEN D/O CHATURBHAI RAMJIBHAI,RAMILABEN D/O CHATURBHAI RAMJIBHAI,RAJUBHAI CHATURBHAI BHALIA,DHANIBEN D/O CHATURBHAI BHALIA,DINESHBHAI CHATURBHAI BHALIA	MR SP MAJMUDAR,MR P P MAJMUDAR	NILESHBHAI JASHBHAI PATEL,JASHBHAI PUNJABHAI PATEL,KAMLESHBHAI RAMANBHAI PATEL	MR CHIRAG B PATEL
1754	AO/50/2011	1/3/2011	KISHANLAL CHUNILAL BHATIA,	MR ASPI M KAPADIA	MULCHANDAS HARGOVANDAS PATEL,	MR UTPAL M PANCHAL
1755	AO/51/2011	14/02/2011	INDIAN OIL CORPORATION LTD,	(MRS MAUNA M BHATT)	BHIKHIBEN RAMJIBHAI CHAUDHARI,	MR JF MEHTA
1756	AO/52/2011	29/11/2011	PATEL GIRISHKUMAR AMBALAL,PATEL DASHRATHBHAI HARGOVANDAS,PATEL DINESHKUMAR KANTILAL,BIPINKUMAR KANTILAL PATEL	MR RAKESH R PATEL	SARVODAYA NAGARIK CO-OPERATIVE BANK LTD,RAJENDRA ENTERPRISE,SHRI VIPINCHANDRA CHIMANLAL SHAH,KOKILABEN VIPINCHANDRA SHAH,DIPTIBEN VIPINCHANDRA SHAH,BHAVANABEN ATULKUMAR SHAH,MINALBEN BHADRESHKUMAR SHAH,MANISHBHAI RAMESHCHANDRA SHAH,KIRTI NATVARLAL PATAVA,PATEL RUPALKUMAR KANJIBHAI PARTNER & ADMI. SHIV SHAKTI CO	,MR MAHESH BHAVSAR
1757	AO/53/2011	3/4/2012	DEVENDRABAHI BAPALAL KADIKAR,KAMLABEN BAPALAL KADIKAR	MR BHARAT R PANDYA,MR VISHAL K SEVAK	NIRANJANABEN BIPINCHANDRA SHUKLA,NITABEN TUSHARBHAI PARIKH,BHARTIBEN VINAYBHAI SHAH,DHARMESHBHAI GIRJASHANKER PUROHIT	RULE NOT RECD BACK,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR JC VYAS
1758	AO/54/2011	8/8/2012	BABUBHAI POPATBHAI NAROLA,MAGANBHAI PARSHOTTAMBHAI NAROLA	NOTICE NOT RECD BACK,ABATED,MR MEHUL H RATHOD,MR MANAN MAHETA	VASHRAMBHAI POPATBHAI NAROLA,THE MAMLATDAR,THE COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,MR KB PANERI
1759	AO/55/2011	22/03/2011	HARDIK HASMUKHBHAI PANDYA,	MR YOGESH G DEV	SHIAMAK DAVAR'S INSTITUTE PERFORMING ARTS,	MR MIHIR H PATHAK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1760	AO/56/2011	11/3/2011	SHREE RADHAKRISHNA DEVELOPERS PRIVATE LIMITED (FORMERLY KHOW,GOPLEE INFOTECH LIMITED,GOPALDAS BHOJWANI,NARESH GOPALDAS BHOJWANI,MUKESH GOPALDAS BHOJWANI,GIRISH SHIRANGI,SURESHKUMAR TULSIANI,BHAGWANDAS VAPARANI,DISHA MUKESHKUMAR BHOJWANI(MINOR) THROUGH MUKESHKUMAR G BHOJ	MR RAJENDRA K GOLANI	KHUSHALDAS V TEJWANI AS EXECUTOR OF THE WILL OF DECD. MADHU,JAYESH BUCH,BHAVNA JAYESH BUCH	NOTICE NOT RECD BACK,MR PR NANAVATI
1761	AO/57/2011	1/3/2011	DINESH RAVJIBHAI VAGHELA,	(MR PV HATHI)	NARANBHAI POPATBHAI KATHIRIA,AMARSIBHAI POPATBHAI KATHIRIA,KANTIBHAI POPATBHAI KATHIRIA,DHIRAJLAL POPATBHAI KATHIRIA	(MR CL SONI)
1762	AO/58/2011	21/02/2011	AMITBHAI KANJIBHAI BHUT,	MR MP SHAH,MS. KRUTI M SHAH	JITENDRABAHI GOVINDBHAI PRAJAPATI,HARISHBHAI DURLABHAI MAHYAVANSHI,JITUBHAI JAYPRAKASH HIRALAL THUMMAR,RAJUBHAI GOPALBHAI GAJERA,RASIKBHAI DHIRAJLAL AAMBALIYA,GHANSHYAMBHAI MAVJIBHAI DHOLAKIYA,ATULBHAI MANGABHAI MAKWANA	,MR NV GANDHI
1763	AO/59/2011	21/02/2011	PECIFIC EXPORTS,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI	RAJESH ENTERPRISE,PRIYANKBHAI ALIAS PRAYANK PRAYAGRAJ AGRAWAL,M/S SHRI GOVIND SYNTHETICS PVT LTD,NIMESHBHAI JAIN	,VIRAL K SHAH
1764	AO/60/2011	17/02/2011	HIRABHAI BECHARBHAI GAMI,	MR VR HALANI	UMEDBHAI BHAGWANBHAI PRAJAPATI,	
1765	AO/62/2011	21/02/2011	RAMANBHAI ZANZABHAI GHANGHAR,	MR KV SHELAT	IVAN D.RUBINS,HILLEL IVAN RUBINS,YOGESHBHAI T.DAVE	(MR GIRISH D BHATT),MR JR SHAH
1766	AO/63/2011	11/7/2011	NIRMALABEN NARENDRABHAI PATEL,	MR RUTVIJ S OZA	RAMANBHAI NAROTTAMBHAI DESAI,DEEPAKKUMAR RAMANBHAI DESAI,MANOJKUMAR RAMANBHAI DESAI,HETALBEN RAMANBHAI DESAI,AMRISHBHAI VITHALBHAI PATEL,AMRISHBHAI VITHALBHAI PATEL	NOTICE SERVED BY DS,MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI
1767	AO/64/2011	10/3/2011	ISHWARBHAI BALUBHAI PATEL,RAJESHBHAI BALUBHAI PATEL	(MR DHIRENDRA MEHTA)	GAJARABEN MAKANBHAI PATEL (CHIEF PROM.SAI DARSHAN CO-OP,,NIRUBEN JAYANTILAL PATEL,BHANIBEN BALAUBHAI PATEL,USHABEN BALUBHAI PATEL,DAXABEN BALUBHAI PATEL,HEMABEN BALUBHAI PATEL,BHUMIKABEN CHIMANBHAI OPATEL,NIKITABEN CHIMANBHAI PATEL,DHANUBEN CHIMANBHAI PATEL,PALIBEN CHHIBABHAI PATEL,SHANTIBEN CHHIBABHAI PATEL	
1768	AO/65/2011	8/3/2011	DILSADBHAI SHAMSHADBHAI SAIYED,	MS MAMTA R VYAS,MR MA SAIYAD	SHER ALI BACHUBHAI CHARANIYA,	MR IRSHADAHMAD B MEV
1769	AO/66/2011	23/02/2011	ISLAM NASRUDDIN SHAIKH,SIRAJ ISLAM SHAIKH,RIYAZ ISLAM SHAIKH	MR EJAZ M QURESHI	AHMEDABAD MUNICIPAL CORPORATION,NEW ADINATH CO-OP.HOU.SOC.LTD,MOKESH VASANTLAL GHIYA	,MR TATTVAM K PATEL
1770	AO/67/2011	20/09/2013	SHAH MAHENDRABHAI LAHERCHAND,SHAH VEENABEN CHAMPAKLAL W/O MAHESHKUMAR SHAVANTILAL	MR AMAR D MITHANI	TRIVEDI MAHESHKUMAR JETHALAL,TRIVEDI GAUTAMKUMAR HASMUKHBH,TRIVEDI DHARMISHTABEN MAHESH,TRIVEDI DILIPKUMAR JETHALAL,TRIVDEI ASHISHKUMAR DILIPKUMA,TRIVEDI SAGUNABEN DILIPKUMAR,TRIVEDI CHANDRIKABEN HASMUKHBH,TRIVEDI KAILASHBEN JETHALAL	SERVED BY AFFIX. (R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE,MR DEVANG J JOSHI
1771	AO/68/2011	1/8/2011	BHARAT H BHATT,MANJULABEN M RAWAL	MR VIRAL M PANDYA	MANJUSHREE (VASANA) OWNER'S ASSO THROUGH CHAIRMAN TULSHIBAHI,KANTIBHAI K SHANKARIA	MR TEJAS P SATTA
1772	AO/69/2011	23/02/2011	BARAPATRE MANOJ GOVINDBHAI,	MR HARSHADRAY A DAVE	BHARATBHAI POPATLAL SHAH,LALJIBHAI PRATAPBHAI RAYAKA (RABARI),SAMUBEN PRATAPBHAI RAYAKA (RABARI)	
1773	AO/70/2011	21/03/2011	CHIMANBHAI MAFATLAL RATHOD,KANTILAL MAFATLAL RATHOD,JADIBEN MAFATLAL RATHOD	MR DHIRAJ M PATEL	YOGESH AMARSING RATHOD,RAMESH AMARSING RATHOD,KUNJANBA MAYURSINH JADEJA	MR PR NANAVATI
1774	AO/71/2011	3/3/2011	B S SHAH PRAKASHAN,	MR D K TRIVEDI	ARVINDBHAI OWNER OF XEROX CENTRE,,	

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1775	AO/72/2011	25/02/2011	PATEL CHAMANBHAI MANGALDAS (SINCE DECD.),SHARDABEN WD/O CHAMANBHAI MANGALDAS PATEL,ANIL CHAMANBHAI PATEL,CHETNABEN CHAMANBHAI PATEL,BHAVNABEN CHAMANBHAI PATEL,DIPABEN CHAMANBHAI PATEL,PATEL POPATLAL RATILAL	HL PATEL ADVOCATES	THAKOR PRATAPJI JEHAJI,PATEL KANJIBHAI AMTHADAS,PATEL BECHARDAS SENDHIDAS,PATEL MAFATLAL BHAGVANDAS,POPAT DHIRAJLAL PRANJIVAN,PATEL KANTILAL SHANKARLAL	
1776	AO/73/2011	3/3/2011	MADEENABIBI BASIRUDDIN NASIRUDDIN KAZI MOHAMMADI MOHALLO,	MR AS ASTHAVADI	SECRETARY,COLLECTOR,CITY SURVEY SUPERINTENDENT,RASIDABIBI WD/O BASIRUDDIN NASIRUDDIN KAZI BHOLAPOLE	
1777	AO/74/2011	28/07/2011	SHASHIKANT CHIMANBHAI PATEL,CHANCHALBEN WD/O CHIMANBHAI PATEL,HASMUKHBHAI CHIMANBHAI PATEL,JASUMATIBEN D/O CHIMANBHAI PATEL,INDUBEN D/O CHIMANBHAI PATEL,RANJANBEN D/O CHIMANBHAI PATEL	MR MEHUL H RATHOD	DEVIKABEN DINESHKUMAR SHAH THROUGH POA DINESHBHAI R SHAH,BHARTIBEN DAKSHESHBHAI SHAH THROUGH POA DINESHBHAI R SHAH	MR PR THAKKAR
1778	AO/75/2011	29/03/2011	BABUBHAI MANUBHAI NAGARSHETH,BAKULBHAI MANUBHAI NAGARSHETH,SUNILBHAI MANUBHAI NAGARSHETH,SUBHASHBHAI MANUBHAI NAGARSHETH	MR HARSHAD K PATEL	GOSAI YOGESHBHAI UMEDBHAI,GOSAI MANUBHAI UMEDBHAI	
1779	AO/76/2011	20/12/2011	RAJENDRABHAI DASHRATHLAL KANSARA,NILABEN RAJENDRABHAI KANSARA	MR NV GANDHI	MAUNIL JASHWANTBHAI DWIVEDI,VIJAY BANK	NOTICE SERVED BY DS,MR SUREN M SHAH,MR KURIAN SANJAY
1780	AO/78/2011	8/3/2011	DILSADBHAI SHAMSHADBHAI SAIYED,	MS MAMTA R VYAS,MR MA SAIYAD	SAMSHERKHAN UMARKHAN PATHAN,	MR IRSHADAHMAD B MEV
1781	AO/79/2011	21/03/2011	RAMJIBHAI MASOTBHAI CHAUDHARY,	MR PRAVIN P PANCHAL	BHAGWANBHAI DAULTJIBHAI PATEL (DHAUDHARY),BABUBHAI BHAGWANBHAI CHAUDHARY,NARESHBHAI BHAGWANBHAI CHAUDHARY	
1782	AO/80/2011	17/07/2018	PATEL JASODABEN DAHYABHAI,PATEL BALUBHAI DAHYABHAI,PATEL PUSHPABEN DAHYABHAI,PATEL ARVINDBHAI DAHYABHAI	(MRS VD NANAVATI)	RUNI ROHINTON ENGINEER,KHURSHID ROHINTON ENGINEER,MAHER ROHINTON ENGINEER	RULE SERVED,MR HR PRAJAPATI
1783	AO/81/2011	21/03/2011	ABUAHAMAD FAIZULLAH MOHAMAD KHALILLUR,ASIKULLAH MOHAMAD KHALILLUR REHMAN FARUKI,SAFIULLA MOHAMMAD KHALILLUR REHMAN FARUKI,ABUAHMED SALIMULLAH MOHAMAD KHALILLUR REHMAN FARUKI THRO'	(MR PRAFUL J BHATT)	SHABANA MEHBUBMIYA PARMAR,	
1784	AO/82/2011	15/03/2011	GUJARAT CRICKET ASSOCIATION,	VIRAL K SHAH	SHRI ABHYUDA CHARITABLE TRUST THROUGH TRUSTEES,RAJAN RAMKRISHNA HARIVALLABHDAS,VIJAY R JARIWALA,RANJIT B PAREKH,ROHIT DHIRAJLAL DESAI	,MR SANJAY A MEHTA
1785	AO/83/2011	4/3/2011	GUJARAT CRICKET ASSOCIATION,	VIRAL K SHAH	ECHKE LTD,	MR SANJAY A MEHTA
1786	AO/84/2011	8/3/2011	BAI KAMLA WD/O SUMANDAS AMULDAS BHOJWANI,DAULATBHAI SUMANDAS BHOJWANI (SINCE DECD.),BHARATKUMAR DAULATRAM BHOJWANI,RAMESHKUMAR DAULATRAM BHOJWANI,SUBHASH @ HARESH DAULATRAM BHOJWANI,TARABEN D/O DAULATRAM SUMANDAS BHOJWANI	MR JAL S. UNWALLA	RAMESHCHANDRA RAMANLAL SHAH,ASHOKKUMAR CHHITALAL GURJAR,NARENDRASINH NARPATSINH RAJ	,MR SP MAJMUDAR
1787	AO/85/2011	22/03/2011	SHIAMAK DAVAR'S INSTITUTE OF PERFOMING ARTS,	MR AS VAKIL	HARDIK PANDYA,H.K. PANDYA,KALPANA PANDYA	MR YOGESH G DEV
1788	AO/86/2011	17/07/2012	NILESHKUMAR HIRALAL MODI,	(MR VM PANCHOLI),MR MEHUL S SHAH,(MR SURESHM SHAH)	HITESH KAUSHIKKUMAR MODI,KUNUL KAUSHKKUMAR MODI	MR NV GANDHI
1789	AO/87/2011	17/07/2012	NILESHKUMAR HIRALAL MODI,	(MR VM PANCHOLI),MR MEHUL S SHAH,(MR SURESHM SHAH)	HITESH KAUSHIKKUMAR MODI,KUNUL KAUSHKKUMAR MODI	MR NV GANDHI

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1790	AO/89/2011	9/3/2011	NAVNEET SOBHARAM NANDWANI THROUGH POA SURESH N NANDWANI,	MR SHAIVANG D MEHTA	PUNJAB NATIONAL BANK,M/S RAMKRISHNA FABRICS,JAGDISHKUMAR NANDWANI (PROP.M/S RAMKRISHNA FABRICS),USHA NANDWANI,RAMKRISHAN KHUSIRAM NANDWANI,THE SURAT TEXTILE MARKET CO.OP SHOPS AND WAREHOUSES SOCIETY	
1791	AO/90/2011	9/3/2011	SALIMBHAI SULTANBHAI ANSARI .,FARUKBHAI SULTANBHAI ANSARI,DHRMISTHABEN JAYTILAL PATEL	MS ARCHANA P PATEL	KALUSING BHURESING BALLA,MANOHARSING GULABSING RAJPUT	,MR PANKAJ A KAPADIA
1792	AO/91/2011	22/03/2011	VILASBA JORUBHA JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HIRBAI MEGHJI SAVLA,MUKESH MEGHJI SAVLA,MAHENDRA MEGHJI SAVLA,MANILAL MEGHJI SAVLA,VALJI VASANBHAI JARU,O P G POWER GUJARAT PVT LTD THROUGH HARISHBHAI S LADKANI	,MR RUTVIJ M BHATT
1793	AO/92/2011	6/8/2012	ANILKUMAR MOHANLAL DAVDA,	MR ASHISH M DAGLI	CHANDULAL NANALAL JOSHI,VRAJLAL NANALAL JOSHI,BHARAT JAYANTILAL JOSHI THROUGH NATHIBEN JAYANTILAL JO	NOTICE SERVED BY DS,MR VIJAY H NANGESH
1794	AO/93/2011	15/12/2011	HEMANTKUMAR MANILAL BHATT,	(MR S N THAKKAR)	M/S SERENE INDUSTRIES LTD,RAJESH J. SARVAIYA,M/S REMI INDUSTRIES,GUJARAT INDUSTRIAL DEVELOPMENTCORPORTATION,THE REGIONAL MANAGER	NOTICE SERVED BY DS,MR RD DAVE,(MR MB GANDHI),MR CHINMAY M GANDHI,MR PARAM R BUCH
1795	AO/94/2011	29/03/2011	M/S ADITYA INFRASTRUCTURE (THROUGH PARTNERS),JATIN MANUBHAI AMIN,SMT. ANISHA JATIN AMIN	MR HRIDAY BUCH	SWATI RAJESH MEHTA,KUSH RAJESH MEHTA,SHAIL RAJESH MEHTA	,MR HASIT DAVE
1796	AO/95/2011	16/03/2011	RANCHHODBHAI TRIBHOVANDAS PATEL,	MR AMAR D MITHANI	PATEL BHOGILAL SOMABHAI,PATEL MAHENDRABHAI SOMABHAI,CHIMANBHAI SOMABHAI THROUGH LEGAL HEIRS,DHARMISTABEN CHIMANBHAI,PATEL PARESHBHAI CHIMANBHAI,PATEL VIKASBHAI CHIMANBHAI,PATEL CHETANBHAI CHIMANBHAI,BHUPENDRABHAI CHANDUBHAI PATEL	,MR SP MAJMUDAR,MR DARSHAN P DAVE
1797	AO/96/2011	22/03/2011	KOKILABEN THAKORBHAI DESAI,SHAILESHBHAI BALVANTRAY DESAI,SHIRISHBHAI BALVANTRAY DESAI,SANJAYBHAI BALVANTRAY DESAI	(MR A J PATEL)	THAKORBHAI MANJIBHAI PATEL THRO' POA MAHESHBAHI P GHODIA,SHANTIBEN MANJIBHAI PATEL THROUGH POA MAHESH PRAGJIBHAUI,PARVATIBEN MANJIBHAI PATEL THROUGH POA MAHESHBHAI PRAGJI,NANDUBEN AMRATBHAI PATEL THROUGH POA MAHESHBHAI PRAGJI,RAKESHBHAI AMRATBHAI PATEL THRO POA MAHESHBHAI PRAGJIBHIA,VIMLABEN AMRATBHAI PATEL THROU POA MAHESHBHAI PRAGJIBHA,USHABEN AMRATBHAI PATEL THOU POA MAHESHBHAI PARAGJIBHA,VANDANABEN AMRATLAL PATEL THROU POA MAHESHBHAI PRAGJIBHA,MADHUBEN RANCHHODBHAI PATEL THROU POA MAHESHBHAI PRAGJIBH,PUSHPABEN RANCHHODBHAI PATEL THROU POA MAHESHBHAI PRAGJIBHA,GANESHBHAI RANCCHODBHAI PATEL THROU POA MAHESHBHAI PRAGJIBHA,VIJAYABEN PRAGJIBHAI PATEL THROU POA MAHESHBHIA PRAGJIBHA,MAHENDRABHAI PRAGJIBHAI PATEL THROU POA MAEHSHBHAI PRAGJIBHA,BALKRISHNA PRAGJIBHAI PATEL THROU POA MAHESHBHAI PRAGJIBHA,NILESHBHAI PRAGJIBHAI PATEL THROU POA MAEHSBHAI PRAGJIBHA,PUSHPABEN PRAGJIBHAI PATEL THROU POA MAHESHBHAI PARAGJIBH	MR DHAVAL D VYAS
1798	AO/99/2011	8/7/2011	KANUBHAI MANILAL JANI,NIRMALBEN KANUBHAI JANI	(MR YF MEHTA)	JATIN KANTILAL JANI,	MR MEHUL H RATHOD

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1799	AO/100/2011	11/4/2014	NIRAV DEVSIBHAI CHAVDA,	(MR PRANAV M RAVAL)	KHODIDAS RATANDAS,MORARIDAS RATANDAS,HARZOODAS RATANDAS,VISHNUDAS RATANDAS,PARAG DINESHBHAI SACHANIYA,KAMLESH SURESHBAHI KANGAD	RULE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
1800	AO/102/2011	21/03/2011	ABDULBHAI HATIMBHAI SHAIKH THROUGH POA SHAIKH MOHMMAD YAS,	MR JR SHAH	THE AHMEDABAD MUNICIPAL CORPORATION,	
1801	AO/103/2011	4/4/2011	RITABEN HARISHKUMAR THAKKAR,	(MR BD DATTA)	RAMABEN HIMMATLAL PUJARA,DIPAKBHAI HIMMATLAL PUJARA,NITINBHAI HIMMATLAL PUJARA,YOGESH HIMMATLAL PUJARA,REKHABEN HIMATLAL PUJARA	
1802	AO/105/2011	5/4/2011	SIDIQBHAI NOORMOHAMMAD DAGA,	MR HM PARIKH,MR.HEMANG H PARIKH	AKBARBHAI NIYAMATBHAI PATHAN,ATIKBHAI RAFIQBAHI MUMAN (NEDARIA),IRFANBHAI MEHMOODBHAI MUMAN (NEDARIA),IMRANBHAI MEHMOODBHAI MUMAN (NEDARIA),ARSHADBHAI MEHMOODBHAI MUMAN (NEDARIA),JAGOD GANESHBHAI MEGHRAJBHAI,CHAUDHARY BHIKHABHAI PUNJABHAI,CHAUDHARY PANCHANBHAI SENDHABHAI	,MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
1803	AO/107/2011	3/5/2011	POLABHAI PANCHABHAI JOGRANA,KRUSHNABHAI POLABHAI JOGRANA,SURESHBHAI POLABHAI JOGRANA	MR BHUSHAN B OZA	MADHABHAI RAMBHAI ZINJALA,NAGJIBHAI GAGJIBHAI,GODAVARIBEN GAGJIBHAI,GOBARBHAI UKABHAI	
1804	AO/108/2011	6/8/2013	DINUBHAI BABUBHAI SHAH,	MR NK MAJMUDAR	BHANUPRASAD CHANDULAL PANDYA,MANJULABEN HARNATHBHAI PANDYA,PRAFULBHAI CHANDULAL PANDYA,KUSUMBEN CHADNULAL PANDYA	MR PREMAL R JOSHI
1805	AO/109/2011	5/7/2012	JYOTI LTD THROUGH SECRETARY,	M/S TRIVEDI & GUPTA	M/S ASCOT INTERNATIONAL INC.,ASSISTANT GENERAL MANAGER, CENTRAL BANK OF INDIA,UCO BANK THROUGH V L SAAVE	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),(MR MD RANA),MR JAYESH A KOTECHA,MR RT SONGARA
1806	AO/110/2011	5/7/2012	JYOTI LTD THROUGH SECRETARY,	M/S TRIVEDI & GUPTA	M/S NAVINBHAI CABLES PVT LTD,BRANCH MANAGER, BANK OF MAHARASHTRA,ASSISTANT GENERAL MANAGER, CENTRAL BANK OF INDIA,UCO BANK THROUGH V L SAAVE	NOTICE SERVED BY DS,(MR MD RANA),THAKKAR AND PAHWA ADVOCATES,MR JAYESH A KOTECHA,MR RT SONGARA
1807	AO/111/2011	26/04/2011	RAVAL RITABEN DEEPAKKUMAR,	MR KV SHELAT	DILIPBHAI MANORDAS PARIKH (PAARI),LILAVATIBEN MANORDAS PARIKH (PAARI) THRO'POA DILIPBHAI M P,VIJAYBHAI MANORDAS PARIKH(PARRI) THRO' POA DILIPBHAI M PARIK,BHARTIBEN GIRISHBHAI PARIKH THRO' POA DILIPBHAI M PARIKH,MRUDULABEN HARENBHAI MEHTA THRO' POA DILIPBHAI M PARIKH,NAYNABEN MANORDAS PARIKH(PAARI) THRO' POA DILIPBHAI M PARIKH,NARENDRABHAI DALSUKHBHAI MISTRI THRO' POA DILIPBHAI M PARIKH,JITENDRABHAI DALSUKHBHAI MISTRI THRO' POA DILIPBHAI M PARIKH,JITENDRABHAI DALSUKHBHAI MISTRI THRO' POA DILIPBHAI M PARIKH,PARIMALABEN H GAJJAR THRO' POA DILIPBHAI M PARIKH,HARSHIDABEN D SHAH THRO' POA DILIPBHAI M PARIKH,CHUNILAL MULJIBHAI MAKWANA,VRAJLAL HARGOVINDDAS SHAH (DECD.) THROUGH LEGAL HEIRS,SUSHILABEN VRAJLAL SHAH,PANKAJBHAI VRAJLAL SHAH,DHANESHBHAI VRAJLAL SHAH,ATULA AKA ANKITA VRAJLAL SHAH,KETAN VRAJLAL SHAH,. .,NAROTTAMBHAI JIVRAJBHAI SHAH (DECD.) THROUGH LEGAL HEIRS,CHANDRAKANT NAROTTAMDAS SHAH	
1808	AO/112/2011	25/04/2011	SANJAY PARAVINCHANDRA VAKTA,	MR AR GUPTA	ALPESH KAMLESHBHAI PATEL,	

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1809	AO/116/2011	19/04/2011	DINESHKUMAR BHIKHABHAI @ MAGANBHAI PATEL (DUDHATRA),YOGESHKUMAR CHAGANLAL PATEL,THAKARSHIBHAI NATHUBHAI PATEL,PARSHOTTAMBHAI MAVJIBHAI PATEL THROUGH LEGAL HEIRS,NANDUBEN WD/O PARSHOTTAMBAHI MAVJIBHAI,HARESHKUMAR PARSHOTTAMBHAI PATEL,REKHABEN PARSHOTTAMBHAI W/O DILIPBHAI RAVJIBHAI,RAKHIBEN PARSHOTTAMBAHI W/O JATINBHAI KIRITBHAI	MR SK PATEL	NILESHKUMAR @ VIJAYKUMAR LAXMICHAND GUPTA,HARESHBHAI NAGJIBHAI KANANI	
1810	AO/118/2011	10/7/2012	ASTHA AUTOMOBILES PRIVATE LTD,	MS ARCHANA P PATEL	THE MEHSANA NAGARIK SAHKARI BANK LTD,	NOTICE SERVED BY DS,MR DHIRAJ M PATEL
1811	AO/119/2011	28/03/2011	KANTABEN SHANKARLAL SEVANI,	(MR IQBAL M KHAN)	HEMANTKUMAR SHAMUMAL PEHLUMAL DARYANI,	
1812	AO/120/2011	8/5/2012	RAJIV MAHESHKUMAR MEHTA,	MR NIKUNT K RAVAL	MAHENDRASINH MADARSANG VAGHELA,GOVINDSINH MADARSANG VAGHELA,SURESHBHAI MADARSANG VAGHELA,DILAVARSINH DOLATSINH VAGHELA	RULE SERVED,MR ND GOHIL
1813	AO/122/2011	3/5/2011	NASRUDDIN HAMIRBAX LUHAR (SINCE DECD.) THROUGH ALMUDDIN,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	STATE OF GUJARAT,THE MAMLATDAR,KHEDRAHMA MUNICIPAL BOROUGH THROUGH CHIEF OFFICER,THE CITY SURVEY SUPERINTENDENT	
1814	AO/123/2011	31/03/2011	SUDHIR HIRANAND PUNJABI,	MR AR GUPTA	SHEETALNATH PUBLISHERS,MEHUL RAJENDRABHAI TALATI,DIPTI MEHUL TALATI,VIRAG MEHUL TALATI,ENGLISH EXPERTS PUBLISHERS,E-ENGLISH EXPERTS PVT LTD	,MR MANAV A MEHTA
1815	AO/124/2011	1/10/2014	APURVA PATEL,	MR.D K.PUJ	RAMESH RASIKLAL DESAI CHARIMAN, PERSONALLY &,BHAVESH AMIN PERSONALLY & DIRECTOR OF	MR KV SHELAT,MR TATTVAM K PATEL
1816	AO/125/2011	1/10/2014	BHAVESH NARESHCHANDRA AMIN DIRECTOR OF SHRIM CONSTRUCTION,	MR TATTVAM K PATEL	TENSILE STEEL LIMITED THROUGH CHAIRMAN/ DIRECTOR,APURVA DINESHBHAI PATEL	MR KV SHELAT,MR.D K.PUJ
1817	AO/126/2011	22/06/2012	M/S SOMNATH BUILDWELL PVT LTD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MEHTA NARESHBHAI MANILAL,MEHTA SURENDRABHAI MANILAL,MEHTA KAUSHALBHAI KUMARPAL,MEHTA RANJANBEN WD/O KUMARPAL MANILAL,MEHTA SAVITABEN WD/O HARINDRA MANILAL,SHULSABEN D/O HARINDRABHAI MANILAL,MEHTA RAJNIKANT KALIDAS(DECD.)THROUGH MEHTA UDAYBHAI RAJNIKA,MEHTA SURESHCHANDRA BAPALAL,MEHTA UDAYBHAI RAJNIKANT,SWASTIK DEVELOPERS THROUGH DINESHBHAI L PATEL	,NOTICE SERVED,MR DIPAN DESAI
1818	AO/127/2011	5/4/2011	PRAVINJI BALDEVJI THAKOR,	MR VIKRAM J THAKOR	MANJULABEN SOMAJI THAKOR W/O BALDEVJI BHIKHAJI THAKOR,SHYAMABHAI RAMABHAI PATEL	
1819	AO/128/2011	5/4/2011	RABARI SHAILESHBHAI AMRUTBHAI,	(MR BS BRAHMBHATT)	RABARI SAGARBHAI JIVANBHAI,MATHURAJI MAGANJI THAKOR (SINCE DECD.),RAJJUJI MATHURAJI THAKOR,BHUPATAJI MATHURAJI THAKOR,MADHAJI MATHURAJI THAKOR,VINAJI MATHURAJI THAKOR,GAJARABAEN MAGANAJI THAKOR	
1820	AO/129/2011	1/10/2018	POPATJI GUGAJI THAKOR,	THAKKAR AND PAHWA ADVOCATES	KALPESHBHAI JAYANTIBHAI PATEL,BHIKHAJI VISAJI THAKOR	RULE SERVED,(MR A J PATEL)
1821	AO/130/2011	19/04/2011	MADHAVLAL HARGOVANDAS PATEL,VIKASKUMAR BHAGWANDAS PATEL,RANCHODBHAI CHAGANLAL PATEL	VIRAL K SHAH	AMRUTBHAI JEEVANBHAI PATEL,MANGUBEN AMRITBHAI PATEL	RC JANI & ASSOCIATE
1822	AO/131/2011	5/4/2011	AVALBEN GOVINDBHAI RABARI,	MR MA PAREKH	PATEL NARANBHAI LAGHABHAI PATEL,PATEL NARSINHBHAI NARANBHAI,PATEL MANILKUMAR NARANBHAI,PATEL PRAVINBHAI NARANBHAI,KESHAVLAL NARANBHAI PATEL	

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1823	AO/132/2011	21/04/2011	JAGDISHBHAI BHANUBHAI BHADANI,	MR GAJENDRA P BAGHEL	GOVINDBHAI ICCHUBHAI,JERAMBHAI MAHADEVBHAI DESAI,MADHUBHAI TULSIBHAI,NARSINHBHAI RAVJIBHAI VASOYA,MAMLATDAR CHORYASI,DAHIBEN ICCHUBHAI,DINESHBHAI ICCHUBHAI,KIRTBHAI CHHAGANBHAI VEKARIA,MANISH LAVJIBHAI UKANI,LABHUBHAI MOHANBHAI SOJITRA,HIMMATBHAI SVJIBHAI KORARA	,MR CJ VIN
1824	AO/133/2011	6/4/2011	DINESHBHAI GORDHANBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	RASIKBHAI @ RASNIDHIBHAI MAFATBHAI PATEL,INDUBEN MAFATBHAI PATEL,JAGDISHBHAI MAFATBHAI PATEL,RAJENDRABHAI MAFATBHAI PATEL SINCE DECD. THROUGH HEIRS,NAYNABEN WD/O RAJENDRABHAI M PATEL,NIRAV RAJENDRABHAI PATEL,AMISHA RAJ PATEL D/O RAJENDRABHAI M PATEL	,MR BS PATEL
1825	AO/136/2011	14/03/2014	CHOGAME HOTELS PRIVATE LIMITED,	LAW VERDICT	M SQUARE & HOSPITALITY PRIVATE LTD,CHANDRAVIJAY RAJGULSHAN GABA THRO'POA RAJGULSHAN GABA	RULE SERVED,MR DEEP D VYAS
1826	AO/137/2011	5/4/2011	CHANDRAKANTBHAI KANUBHAI SHAH,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	BHUPENDRABHAI KANUBHAI SHAH,	MR MANAV A MEHTA
1827	AO/138/2011	6/4/2011	NARSHIBHAI RAMJIBHAI SOJITRA,	MR BHARAT T RAO	SAVJIBHAI RAMJIBHAI SOJITRA,	
1828	AO/139/2011	6/4/2011	NARSHIBHAI RAMJIBHAI SOJITRA,	MR BHARAT T RAO	SAVJIBHAI RAMJIBHAI SOJITRA,KRISHNAKUMARSINHJI BALWANTSINHJI JADEJA	
1829	AO/140/2011	21/04/2011	MAJIDBHAI AZIZBHAI KAPADIA,	MR S M SOJATWALA	SABIRBHAI AZIZBHAI KAPADIA,MAHERUNNISSA AZIZBHAI KAPADIA,MOHD.HANIF AZIZBHAI KAPADIA,RASIDABEN AZIZBHAI KAPADIA,HEIRS OF DECD. AIYUBBHAI AZIZBHAI KAPADIA,FAMIDABIBI WD/O AIYUBBHAI AZIZBHAI,FARUK AIYUBBHAI,HINA AIYUBBHAI,SHABANA AIYUBBHAI,KARIMBHAI SULEMANBHAI MEMAN (NATHANI)	
1830	AO/141/2011	13/04/2011	HIRABHAI KARSHANBHAI LUNAGARIA,	MR SP MAJMUDAR,MR P P MAJMUDAR	PRABHATBHAI LAKHMANBHAI DANGAR,	
1831	AO/142/2011	25/04/2011	GORDHANBHAI KARSHANBHAI LUNAGARIA,	MR SP MAJMUDAR,MR P P MAJMUDAR	PRABHATBHAI LAKHMANBHAI DANGAR,	
1832	AO/143/2011	8/4/2011	JAYANTIBHAI BHALABHAI PATEL,DHARMISHTHABEN JAYANTIBHAI PATEL,JIMMYBHAI JAYANTIBHAI PATEL	MR SALIL M THAKORE	RAMESHBHAI JIVRAJBHAI DESAI,VIKRAMBHAI CHIMANBHAI PATEL,DILIPBHAI BECHARBHAI PATEL	
1833	AO/144/2011	13/04/2011	SATISHKUMAR AMBALAL ACHARYA,	MR CHETAN K PANDYA	LAXMIBEN LALBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	
1834	AO/145/2011	19/04/2011	AYESHABIBI WD/O SARDARKHAN RASULKHAN PATHAN THROUGH POA,MEHBOOBKHAN SARDARKHAN PATHAN THROUGH POA,FIRDOSKHAN SARDARKHAN PATHAN THROUGH POA,AYUBKHAN SARDARKHAN PATHAN THROUGH POA,HABIBKHAN SARDARKHAN PATHAN THROUGH POA,DILAWARKHAN SARDARKHAN PATHAN THROUGH POA,NOORJAHABEGUM D/O SARDARKHAN PATHAN THROUGH POA,SAIRABEN D/O SARDARKHAN PATHANTHROUGH POA	(MR PRANAV M RAVAL)	AHMEDABAD MUNICIPAL CORPORATION,	
1835	AO/146/2011	14/03/2014	CHANDRAVIJAY RAJGULSHAN GABA,	LAW VERDICT	M SQUARE CATERS AND HOSPITALITY PVT LTD,CHOGME HOTELS PVT LTD	RULE SERVED
1836	AO/147/2011	20/04/2011	HARUNBHAI ISMILEBHAI CHOKSI,	MR RAKESH R PATEL	VIBHAKAR RAMNIKLAL YAGNIK,	
1837	AO/149/2011	9/5/2011	AJAY RAMBHAGAT GUPTA,KAMALBHAI SHARADBHAI PATEL	MR BHARAT T RAO	DINESH RAVINDRA DAVAR,DAMJIBHAI VIRJIBHAI GANGANI,MOHANBHAI H PATEL,DILIPBHAI HARIBHAI PATEL	,MR AMIT V THAKKAR
1838	AO/150/2011	11/3/2014	NILAMBEN D/O ARVINDBHAI DHIRAJLAL & W/O MEHUL SURESHCHANDRA,	MR SP MAJMUDAR,MR P P MAJMUDAR	JAYSUKHBHAI PARSOTTAMBHAI PATODIA,RAVJIBHAI MADHABHAI THUMMAR	MR AM PAREKH

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1839	AO/151/2011	29/04/2011	KANAIYALAL GIRDHARLAL POPAT,MUKESHBHAI GIRDHARLAL POPAT,BATUKBHAI GIRDHARLAL POPAT,KANTABEN GIRDHARLAL POPAT,MANJUBEN GOVINDLAL RAJVIR,HANSABEN HASMUKHLAL VITTHALANI,BHARTIBEN VINODRAI RAJA	MS SEJAL K MANDAVIA	DHIRAJLAL GIRDHARLAL POPAT,	
1840	AO/152/2011	17/06/2011	ZALA DHARMENDRASINHJI KISHORSINHJI,ZALA ALKESHKUMAR KISHORSINHJI	MR JV JAPEE	PATEL AMRUTBHAI CHHAGANBHAI,PATEL VITTHALBHAI BHAKTIDAS,PATEL KACHARABHAI SANKALCHAND	(MR VM PANCHOLI)
1841	AO/153/2011	22/02/2018	NARMADABEN MADHAVRAY SAVANI THROUGH POA,	MR DHIRAJ M PATEL	ANANDIBEN D/O PRALADBHAI KHODIDAS THROUGH HEIRS,PATEL DINESHBHAI RANCHHODBHAI,PATEL PUNAMBHAI RANCHHODBHAI,PATEL KOKILABEN RANCHHODBHAI,SANGITABEN D/O RANCHHODBHAI PATEL,KANTIBHAI GANPATBHAI PATEL THROUGH POA,PANKAJBHAI NARANBHAI PATEL THRO'POA,KANTABEN NARANBHAI PATEL THRO'POA,PASHIBEN RAMBHAI PATEL,PARMANANDBHAI RAMBHAI PATEL THROUGH POA,BACHUBHAI PRAHLADBHAI PATEL SINCE DECD THROUGH HEIRS,VINODBHAI BACHUBHAI PATEL,DILIPBHAI BACHUBHAI PATEL,CHINUBHAI BACHUBHAI PATEL,SAILESHBHAI BACHUBHAI PATEL,GEETABEN BACHUBHAI PATEL,BABIBEN W/O BACHUBHAI PATEL,HARESHBHAI AMRATLAL PATEL,KAMALESHBHAI AMRATLAL PATEL,HEIRS OF NAVNITBHAI AMRATLAL PATEL,SANGITABEN W/O NAVNITBHAI AMRATLAL PATEL,BHAUMIK NAVNITBHAI PATEL MINOR THROUGH,TARABEN WD/O RAMESHBHAI RAMBHAI PATEL,KOMALBHAI RAMESHBHAI (MINOR) THROUGH MOTHER TARABEN,HASMUKHBHAI KANTIBHAI PATEL,SHANTABEN AMRATBHAI PATEL	,RULE SERVED,MS. SAMATA V PATEL
1842	AO/154/2011	22/02/2018	GUNANTBHAI BACHUBHAI PATEL,	MR DHIRAJ M PATEL	ANANDIBEN D/O PRALADBHAI KHODIDAS THROUGH HEIRS,PATEL DINESHBHAI RANCHHODBHAI,PATEL PUNAMBHAI RANCHHODBHAI,PATEL KOKILABEN RANCHHODBHAI,SANGITABEN D/O RANCHHODBHAI PATEL,KANTIBHAI GANPATBHAI PATEL THROUGH POA,PANKAJBHAI NARANBHAI PATEL THRO'POA,KANTABEN NARANBHAI PATEL THRO'POA,PASHIBEN RAMBHAI PATEL THROUGH PARMANANDBHAI R PATEL,PARMANANDBHAI RAMBHAI PATEL,BACHUBHAI PRAHLADBHAI PATEL SINCE DECD THROUGH HEIRS,VINODBHAI BACHUBHAI PATEL,DILIPBHAI BACHUBHAI PATEL,CHINUBHAI BACHUBHAI PATEL,SAILESHBHAI BACHUBHAI PATEL,GEETABEN BACHUBHAI PATEL,BABIBEN W/O BACHUBHAI PATEL,HARESHBHAI AMRATLAL PATEL,KAMALESHBHAI AMRATLAL PATEL,HEIRS OF NAVNITBHAI AMRATLAL PATEL,SANGITABEN W/O NAVNITBHAI AMRATLAL PATEL,BHAUMIK NAVNITBHAI PATEL MINOR THROUGH,TARABEN WD/O RAMESHBHAI RAMBHAI PATEL,KOMALBHAI RAMESHBHAI (MINOR) THROUGH MOTHER TARABEN,HASMUKHBHAI KANTIBHAI PATEL,SHANTABEN AMRATBHAI PATEL	,RULE NOT RECD BACK,RULE UNSERVED,MS. SAMATA V PATEL
1843	AO/155/2011	7/3/2012	SHIVSHAKTI ASSOCIATION,	MR SALIL M THAKORE	JAYANTIBHAI BACHUBHAI PATANI,	MR YN RAVANI

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1844	AO/156/2011	3/5/2011	HARSHADLAL SHAMALDAS SHAH SINCE DECD. THROUGH HEIRS,RAJIVSING NARAYANSING THAKUR,KRISHNAKUMARSINH NARENDRASINH RAIJADA	MR CG SHARMA	MOHANJI RANCHHODJI THAKORE SINCE DECD. THROUGH HEIRS,MANGUBEN WD/O MOHANJI RANCHHODJI THAKORE,AMRUTJI MOHANJI (AMRUTLAL MOHANLAL),RAMESHJI MOHANJI (RAMESHLAL MOHANLAL),KOKILABEN WD/O JAYANTIJI MOHANJI THAKORE FOR HERSELF & AS,RAMILABEN JAYANTIJI THAKORE,KISHAN JAYANTIJI THAKORE,LASIBEN JEHAJI,JEHAJI RANCHHODJI THAKORE SINCE DECD. THROUGH HEIRS,DIPSANGJI JEHAJI THAKORE,KANTABEN JEHAJI THAKORE,LASIBEN JEHAJI,KANTABEN WD/O KANTIJI RANCHHODJI THAKORE FOR HERSELF & AS,MOHANJI KANTIJI THAKORE,URMILABEN KANTIJI THAKORE,MINAXIBEN KANTIJI THAKORE,SHARDABEN KANTIJI THAKORE,LALITBHAI BABUBHAI PATEL,PRANAVBHAI SURENDRABHAI PATEL	,MR TATTVAM K PATEL
1845	AO/157/2011	22/01/2018	DEVRAJBHAI NATHABHAI VASAN,	MR. ZALAK B PIPALIA	GORDHANBHAI SHAMJIBHAI PATOLIYA,	MR AMAR D MITHANI
1846	AO/158/2011	4/5/2011	BHAVIN ENTERPRISE PROPRIETOR GOVINDBHAI HIRJIBHAI PATEL,BHAIRAV MOTORS,DURGA MOTORS,MAHAVIR ENTERPRISE,BALAJI AUTO GAS	MS.P J.JOSHI	MUNIICPAL COMMISSIONER,HIRABHAI NARANBHAI PATEL FAMILY TRUST	HL PATEL ADVOCATES,MR SALIL M THAKORE
1847	AO/159/2011	2/5/2011	GOVINDBHAI LAXMANBHAI SUTHAR,KANTABEN GOVINDBHAI SUTHAR,MANISH GOVNIDBHAI SUTHAR	MR RL MEHTA,MR PINAKIN B RAVAL	BRANCH MANAGER,	MR UDAY R BHATT
1848	AO/161/2011	22/04/2011	DEENDAYAL VAISHANVI GANGA SALES AGENCY,	(MR RR SHAH)	RDB INDUSTRIES LIMITED,PELICAN TOBACCO INDIA PRIVATE LIMITED	,DR RAJESH H ACHARYA
1849	AO/162/2011	9/5/2011	SANJAY RASIKLAL JOSHI,	MR JB DASTOOR	ZAHIRUDDIN BAADARALI TIRMIZI,	MR NV GANDHI
1850	AO/163/2011	25/04/2011	SUBODHBHAI NAGARDAS PANCHAL,	(MR MB GANDHI),MR CHINMAY M GANDHI	SIDDHANT ORGANIZER PVT LTD,OM PRAKASH AGRAWAL,SAROJBEN OMPRAKASH AGRAWAL,SAROJBEN R AGRAWAL,ANJUBEN MAHAVIR AGRAWAL,AHMEDABAD MUNICIPAL CORPORATION	,MR NACHIKET A DAVE
1851	AO/164/2011	3/5/2011	IKISAN LIMITED,	MR AS VAKIL	MEKASTER ENGINEERING LIMITED (FORMERLY KNOWN AS MEKASTER VA,POLYSET PLASTICS PRIVATE LIMITED	DS AFF.NOT FILED (N),MR SP MAJMUDAR,MR MIHIR H PATHAK
1852	AO/165/2011	2/5/2011	DAKSHABEN KANUBHAI PATEL,KANUBHAI MADHUBHAI PATEL	MR DIPAK R DAVE	RANUKABEN PANKAJBHAI SHAH,MANGUBEN RAMBHAI PATEL,NIMESHBHAI RAMBHAI PATEL,PANNABEN D/O RAMBHAI MANGALDAS PATEL & WIFE OF RASIKBHAI NAG,MEENABEN D/O RAMBHAI MANGALDAS & WIFE OF DINESHKUMAR A PATEL	,MR.SUBHASH G BAROT
1853	AO/166/2011	14/07/2011	PURSHOTTAMBAHI VITTHALBHAI PATEL,	MR DEVANG VYAS	SARLABEN WD/O VINODBHAI MATHUR,URVASHIBEN D/O VINODBHAI PATELL.R.OF VINODBHAI M PATEL,RAMESHBHAI AMBALAL PATEL,ROHITBHAI BAILALBHAI PATEL,BHAVESH RAMESHBHAI PATEL,DEVESH RAMESHBHAI PATEL,DONIL RAMESHBHAI PATEL	NOTICE NOT RECD BACK,MR PY DIVYESHVAR,MR PARTHIV B SHAH,MR KUNAN B NAIK
1854	AO/167/2011	8/10/2013	FALGUNBHAI KANTILAL MODH THROUGH POA ANANDBHAI J MODY,	MR SUREN M SHAH	YASHIT VINODCHANDRA TRIVEDI,AVANI YASHIT TRIVEDI	MR JIGAR G GADHAVI

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1855	AO/168/2011	29/04/2014	DEVANGBHAI DINESHBHAI SHAH,	MR ANAL S SHAH	CHANDUBHAI AMBALAL PATEL (SINCE DECD.),GAUTAMBHAI CHANDUBHAI PATEL,ASHWIN CHANDUBHAI PATEL,SDNAGITABEN CHANDUBHAI PATEL,HARSHABEN CHANDUBHAI PATEL,PANNABEN CHANDUBHAI PATEL,RASIKBHAI NARANBHAI PATEL,VISHNUBHAI NARANBHAI PATEL,ARVINDBHAI NARANBHAI PATEL,SAVITABEN NARANBHAI PATEL,HANSABEN NARANBHAI PATEL,KANCHANBEN NARANBHAI PATEL,DHAMENDRAKUMAR DASHRATHBHAI PATEL,VINUBHAI DASHRATHBHAI PATEL,VASUMATIBEN WD/O DASHRATHBHAI PATEL,ANJANABEN WD/O BHIKHABHAI PATEL AND AS A GUARDIAN OF,UJAS BHIKHABHAI (MINOR),SAHIL BHIKHABHAI (MINOR),PINALBEN BHIKHABHAI (MINOR)	,RULE SERVED,MR BHARAT T RAO,MR DEVARSHI C SHAH,MR MAULIK R SHAH
1856	AO/169/2011	7/12/2012	NAVDURGA TEXTILE MILLS AND M/S JAY AMBE, PROPRIETORY FIRMS,	MR CG SHARMA	THE AHMEDABAD MUNICIPAL CORPORATION,HARISHBHAI PUNJABHAI,DAHIBEN PUNJABHAI WD/O KISHOREBHAI,HIMANSHUBHAI HASMUKHBHAI,PRADIPBHAI GOVINDBHAI PATEL,AERO CLIPPING PVT LTD THROUGH BHARATRAJ SHAH,THE TOWN PLANNING OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AJ YAGNIK,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI,MS VIDHI J BHATT
1857	AO/170/2011	2/5/2011	SHAILESHBHAI HIRABHAI GAJERA,	M/S S G ASSOCIATES	VAGHJIBHAI GHELABHAI BHAGIYA,NAGAJANBHAI ARJANBHAI VADHER,JAYANTIBHAI VASHRAMBHAI GOYANI,JASUBHAI NAGJIBHAI KEVADIA,MAHENDRABHAI HARSHADRAI ADHVARYU.	
1858	AO/171/2011	10/5/2011	BHARATBHAI SAKARABHAI PATEL,	MR RAJESHWAR J DAVE	BHARATKUMAR PRAMUKHLAL PATEL M/S SHAKTI CORPORATION,MANUBHAI P SHAH M/S SHAKTI CORPORATION,CHETAN PROBODHCHANDRA PATEL M/S SHAKTI CORPORATION,DILIP DAMODAR DESAI M/S SHAKTI CORPORATION,BHARATBHAI SAKARCHAND DESAI M/S SHAKTI CORPORATION,NIRAL CORPORATION THROUGH CHAIRMAN YOGESHBHAI S	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MS ANUJA S NANAVATI
1859	AO/172/2011	2/5/2011	BHUPESHBHAI HARIBHAI MAKWANA,	MS VIRAJ S FOZDAR	MANUBHAI BHIKHABHAI VALAND,JAGDISHBHAI BHAGVANBHAI CHANDARANA,MADHUBHAI POPATBHAI VASANI,BABUBHAI POPATBHAI VASANI,ARUNABEN WD/O VASUDEVBHAI THAKKAR,PURVI VASUDEVBHAI THAKKAR,NISHANT VASUDEVBHAI THAKKAR,MANSUKBHAI D RADALIYA	
1860	AO/174/2011	17/06/2011	M/S MADHU CORPORATION,NATWARLAL KARSANDAS GANDHI,SUBODHCHANDRA GHELABHAI DESAI,SUMANTBHAI GHELABHAI DESAI,SUSHILACHANDRA GHELABHAI DESAI,KAMUBEN GHELABHAI DESAI,VIMLABEN GHELABHAI DESAI,KANTABEN GHELABHAI DESAI,NIRMALABEN GHELABHAI DESAI,BHANUMATI SURESHCHANDRA DESAI,SANJAY SURESHCHANDRA DESAI,SMRUTI SURESHCHANDRA DESAI,SONAL SURESHCHANDRA DESAI,AMULBHAI CHHOTUBHAI DESAI,GITABEN CHHOTUBHAI DESAI,MANJUBEN CHHOTUBHAI DESAI,ANITABEN CHHOTUBHAI DESAI	MR VIMAL M PATEL	DEEPAK RAMANLAL DESAI,KIRAN RAMANLAL DESAI	DS AFF.NOT FILED (N),MR SATYAM Y CHHAYA
1861	AO/175/2011	26/08/2011	HEMENDRA PRAVINCHANDRA SANGHVITHROUGH POA RAJENDRA R SHAH,	(MR MB GANDHI),MR CHINMAY M GANDHI	BRIJMOHAN MANGILAL BHAVSAR,	(MR MAHENDRA K PATEL)
1862	AO/177/2011	3/5/2011	BHAVIK MURLIDHAR SHAH,HIRUSHA MURLIDHAR SHAH THROUGH BHAVIK M SHAH	MR YATIN SONI,MS MARIYA M DALAL	DHARMENDRASINH PRAVINSINH RATHOD,	
1863	AO/178/2011	25/08/2011	PURNIMA SHIVPRASAD SHUKLA TRUSTEE OF S M SHUKLA TRUST,	MR MOUSAM R YAGNIK	NIRANJANBHAI BABULAL GANDHI,JAYENDRABHAI BABULAL GANDHI	,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1864	AO/179/2011	25/07/2013	OMDEVSINH MANHARSINH JADEJA L.R.OF MANHARSINHJI K JADEJA,HEMCHANDRASINH MANAHARSINH JADEJA L.R.OF MANHARSINH K JADEJA,RATNAKUMARI MANHARSINH JADEJA L.R.OF MANHARSINH K JADEJA,ANJANAKUMARI MANHARSINH JADEJAL.R.OF MANHARSINH K JADEJA,AJAYSINH MANHARSINH JADEJA L.R.OF MANHARSINH K JADEJA	MR MK VAKHARIA	MAHAVIRSINHJI KESHARISINHJI JADEJA,DEVSINH MAHAVIRSINHJI JADEJA,PADMINI MAHAVIRSINH JADEJA W/O DHARMENDRASINH RANJITSINH,VIMLAKUMARIBA KESHARISINHJI JADEJA,RAMNIKKUMARIBA KESHARISINHJI JADEJA	,NOTICE SERVED,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1865	AO/180/2011	6/12/2012	NATVARBHAI PASHOTTAMBHAI MAHYAVANSHI,	MR SP MAJMUDAR,MR P P MAJMUDAR	BAI JIVI WD/O FAKIRBHAI BHULABHAI MAHYAVANSHI,BIPINBHAI FAKIRBHAI MAHYAVANSHI,DEEPAKBHAI FAKIRBHAI MAHYAVANSHI,CHANDCHALBHAI D/O FAKIRBHAI BHULABHAI MAHAYVANSHI,VANITABEN D/O FAKIRBHAI BHULABHAI MAHYAVANSHI,RASIKBHAI VANMALIBHAI PATEL	NOTICE UNSERVED,RULE SERVED,MR KK TRIVEDI,MR AMIT V THAKKAR
1866	AO/181/2011	11/5/2011	GAUTAMBHAI SHANTILAL ADANI THROUGH POA VASANTBHAI S ADANI,RAJESHBHAI SHANTILAL ADANI THROUGH POA VASANTBHAI S ADANI,PRANAV VINODBHAI ADANI THROUGH POA VASANTBHAI S ADANI	MR PR NANAVATI	KANAJI MAFATJI THAKOR L.R.OF RAMIBEN D/O HAMJIJI VIS,HARKANT KANAJI THAKOR L.R.OF RAMIBEN D/O HAMJIJI VIS,NANDUJI KANAJI THAKOR L.R.OF RAMIBEN D/O HAMJIJI VIS,KHODAJI KANAJI THAKOR L.R.OF RANUBEN D/O HAMJIJI VIS,ISHABEN D/O KANAJI MAFATJI THAKOR L.R.OF RAMIBEN D/O HAMIJIJ,BACHUJI HAMJIJI THAKOR,JAYANTIJI HAMJIJI THAKOR,SAKHIBEN D/O HAMJIJI VISAJI THAKOR,KAMIBEN D/O HAMJIJI VISAJI THAKOR,JAYESHBHAI NATWARLAL PATEL,BARWAD LAXMANBHAI RATNABHAI,NANUBHAI GELABHAI BHARWAD,GOPALBHAI CHATURDAS PATEL	
1867	AO/182/2011	13/05/2011	SHAIKH-HUSAIN GULAMHUSAIN SHAIKH,	MR MA KHARADI	MHAMMADKHAN HASANKHAN PATHAN,ZARIFKHAN HASANKHAN PATHAN,INAYATKHAN HASANKHAN PATHAN,SAHENAZBANU, D/O. HASANKHAN PATHAN KARIMKHAN W/O AIYUBMIYA M	
1868	AO/183/2011	20/06/2011	PRAVINKUMAR LAXMIDAS GHARSANDIYA (PATEL),	MR ASHISH M DAGLI	LAXMIDAS RAJABHAI GHARSANDIYA (PATEL),MAHESHBHAI LAXMIDAS GHARSANDIYA (PATEL)	
1869	AO/184/2011	11/7/2011	BHARATIBEN DILIPBHAI PARIKH,PRIYANK DILIPBHAI PARIKH,NIRISH JAGABHAI PARIKH,RAJESH JAGABHAI PARIKH	MR APURVA R KAPADIA	PATEL HITESHKUMAR BABULAL,	MR DIPAN DESAI,MS VYOMA K JHAVERI
1870	AO/185/2011	27/07/2011	SURENDRASINH VIKRAMSINH VAGHELA,	MS TRUSHA K PATEL	FATESINH RANCHHODSINH RATHOD,GOVINDBHAI RANCHHODBHAI RATHOD,KAMLESHBHAI GOVINDBHAI RATHOD,MERABHAI KAMABHAI BHARWAD,GOVINDBHAI KALABHAI BHARWAD,RAMESHBHAI GOVINDBHAI PATEL	DELETED,MR NIRAV R MISHRA
1871	AO/187/2011	13/05/2011	VRAJLAL RANABHAI VAGHASIYA,	MR ANSHIN H DESAI	HEMIBEN HIRJIBHAI MOVALIYA,	
1872	AO/188/2011	16/10/2012	MADHUBHAI KARSANBHAI PATEL,MANSUKHBHAI MADHUBHAI PATEL,HIMMATBHAI MADHUBHAI PATEL,PRAVINBHAI MADHUBHAI KAPOTARA	MR SAURABH G AMIN	GOMATBEN WDO PRATAPJI,MINOR SAPNABEN PRATAPJI,MINOR ARTIBEN PRATAPJI,MENABEN KANTIJI JESANGJI,GABHAJI KANTIJI,BHANUBEN KANTIJI,DIVABEN KANTIJI	,MR VK JOSHI
1873	AO/189/2011	21/06/2011	HITESH RAOJIBHAI PATEL & CO,M/S ASIAN FOODS INDUSTRIES	MR HARSHIT S TOLIA	ARIF ABDUL KADER FAZLANI,	NANAVATI ASSOCIATES

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1874	AO/190/2011	8/11/2012	CHANDRAKANT CHUNILAL BHAVSAR,	MR.D K.PUJ	BACHUJI SARDARJI,SATUJI SARDARJI,TEJUBEN JAVANJI,SURESHJI BACHUJI,DASHRATHJI BACHUJI,BHARATJI BACHUJI,BACHUJI SARDARJI - NATURAL PARENT OF MINOR ROHITJI BACHUJI,KOKILA BACHUJI,GOVINDJI RAMTUJI,NITABEN RAMTUJI,KANCHANBEN RAMTUJI,ZAVERBHAI JAKSHIBHAI DESAI,PRAVINBHAI CHHOTALAL PATEL DECD.THRO HEIRS,VINABEN WD/O LATE SHRI PRAVINBHAI CHHOTABHAI PATEL,SHAILESHBHAI SON OF PRAVINBHAICHHOTALAL PATEL,NIRALIBEN D/O LATE PRAVINBHAI CHHOTABHAI PATEL,ARPANBHAI ANUBHAI SHAH,KALUBHAI ZAVERBHAI DESAI,DIPAKBHAI BALUBHAI PARIKH	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY RPAD (N),MR PR NANAVATI,MR JIGAR P RAVAL,MR JAYKAR B PATEL,VIRAL K SHAH,MR YB PANDIT
1875	AO/191/2011	17/08/2012	SUSHILABEN WD/O JYANTIBHAI RAVJIBHAI BRAHAMBHATT,INDUBEN JAYANTIBHAI BRAHAMBHATT,DIPAK JYANTIBHAI BRAHAMBHATT,RANJANBEN JYANTIBHAI RAVJIBHAI BRAHAMBHATT	MR EE SAIYED,MR ANSHIN H DESAI,MR SIKANDER SAIYED	COLLECTOR,BHARATBHAI JETHABHAI SHAH,VINUBHAI KHUSHALDAS SHAH,MAHENDRA MANGALDAS SHAH,ANANDIBEN JITENDRABHAI SHAH,KASATA HOMLETT INDIA PVT LTD	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR BS PATEL
1876	AO/192/2011	13/12/2011	VIRUBEN PARSHOTTAM KHORAVA,	MR CHETAN P PANDYA,GIRISH K PATEL	PASCHIM GUJARAT VIJ COMPANY LTD.,	NOTICE SERVED BY DS,MS LILU K BHAYA
1877	AO/193/2011	29/07/2013	ASHOKKUMAR KALPANATH MISHRA,	MR. D. P. KINARIWALA	HANSABEN AJITBHAI SHAH,	MS.DILBUR CONTRACTOR
1878	AO/194/2011	29/07/2013	ASHOKKUMAR KALPANATH MISHRA,	MR. D. P. KINARIWALA	HANSABEN AJITBHAI SHAH,	MS.DILBUR CONTRACTOR
1879	AO/195/2011	16/07/2014	ABDUL RAZAK HABIB MEMON,AZAMBHAI RAZAKBHAI SHEIKH,ATTAKHAN AITBARKHAN,BISMILLAHKHAN AITBARKHAN,MOHAMMAD SADIQ MOHAMMAD ANWAR SHEIKH,SULTAN AHMED GULAM HUSSEIN SHEIKH,KHALID IBADULLA MOHAMMAD ANWAR,MOHAMMAD YASIN MOHAMMAD ANWAR,MOHAMMAD KHAN HAJIKHAN AARIWALA,MEHMUDMIYA AHMEDMIYA GHASWALA,SHEIKH YUSUFMIYA REHMUMIYA,AKHTARBHAI GYASUDDIN KHAN,INAMUDDIN GYASUDDIN KHAN,ALIMUDDIN IMAMUDDIN	MR NK MAJMUDAR	SURAT CITY DISTRICT WHOLE SALE FRUIT VENDORS ASSOCIATION,BASHIRBHAI IBRAHIMBHAI FRUITWALA,GULAMHUSSEIN GULAM RASUL PATANGWALA,ASHOKKUMAR JASWANTLAL MEVAWALA,MOHAMMAD HANIF BABLABHAI,FIROZBHAI BASHIRBHAI FRUITWALA,HAIDERALI ISAMILBHAI METHIWALA,JULEKHAKHATUM ISMAILBHAI METHIWALA,MADINABIBI ISMAILBHAI METHIWALA,AMINABIBI ISMAILBHAI METHIWALA,MUSHRATBANU ISMAILBHAI METHIWALA,ISMAILBHAI A LOKHAT,DILIPKUMAR DALPATRAM SOPARIWALA,PARSHOTTAMBHAI LALJIBHAI PATEL ALIAS DASBHAI LILIYAWALA,NARESH HARIBHAI BABARIYA,LALJIBHAI DUNGARBHAI,IMDAD HUSSEIN MOHD HUSSEIN,ABDUL KHALID GULAMRASUL PATANGWALA,MOHD AARIF HASANBHAI SHEIKH,SAIYED KADIR SAIYED MAZID,HASANBHAI NOORBHAI	,NOTICE SERVED BY DS,MR ASHISH M DAGLI,MR PREMAL S RACHH,MR DILIP L KANOJIYA,MR.D K.PUJ
1880	AO/196/2011	1/3/2012	LALMALANI JAIKRISHIN G,	MR JAL S. UNWALLA	MAHESH R DESAI CHAIRMAN,	MR HEMANG M SHAH
1881	AO/197/2011	15/06/2011	SHASHIKANTBHAI GORDHANBHAI PATEL,	MR HM PARIKH,MR.HEMANG H PARIKH	NIRMALABEN SHAMJIBHAI VANANI PROP. OF JAY SYNTHETICS,NARENDRABHAI GORDHANBHAI PATEL FOR SELF AS ADMINISTRATOR OF,DAKSHABEN NARENDRABHAI PATEL PROP. OF KAUSHAL TEXTILES,NISHITBHAI @ CHINTU NARENDRABHAI PATEL,MAHESHBHAI GORDHANBHAI PATEL	,MR TULSHI R SAVANI
1882	AO/198/2011	13/06/2011	URMILBHAI GANDABHAI PATEL,	VIRAL K SHAH	AABHABEN VINAYKUMAR JAIN,	
1883	AO/199/2011	12/9/2012	TEC PAPERS,	MR. D. P. KINARIWALA	AHMEDABAD MUNICIPAL CORPORATION THRO'MUNICIPAL COMMISSIONER,PRIDE GROUP OF COMPANIES THROUGH MANAGER	MR SANJAY A MEHTA,MR DHAVAL G NANAVATI
1884	AO/200/2011	14/06/2011	PRABHUBHAI GOVINDBAHI PATEL,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	ANOPCHAND MULCHAND SHAH (DECD.),REGISTERED PARTNERSHIP FIRM OF SHAH MULCHAND CHHAGANLAL (DEC	

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1885	AO/201/2011	13/09/2012	MADHUBEN W/O PUNJAJI THAKOR & D/O BABAJI,MOHOTJI MANGAJI THAKOR THROUGH POA RAJUBHAI A PATEL	MR DILIP B RANA	MOHANBHAI BABABHAI PRATAPBHAI,VALIBEN W/O HIRABHAI PRATAPBHAI,LILUBEN W/O HIRABHAI PRATAPBHAI,SHANTABEN HIRABHAI,KARUNABEN,MANAN HIRABHAI,BHANUBEN KARSHANBHAI,SHANTABEN W/O RAIMALBHAI KARSHANBHAI,VISHUBHAI RAIMALBHAI,GEETABEN RAIMALBHAI,BHAVNABEN RAIMALBHAI,NEETABEN RAIMALBHAI,VIPULBHAI RAIMALBHAI,JETHIBEN W/O JIVRAJBHAI KARSHANBHAI,SHAILESHBHAI JIVRAJBHAI,RAJESHBHAI JIVRAJBHAI,DINESHBHAI JIVRAJBHAI,RITESHBAHI JIVRAJBHAI,MOTIBHAI JIVRAJBHAI,KARANBHAI JIVRAJBHAI,KANTABEN W/O JIVRAJBHAI KARSHANBHAI,BHAVNABEN D/O JIVRAJBHAI KARSHANBHAI,SURESHBHAI RANCHHODBHAI THAKKAR,RAJANBHAI RAMESHBHAI PANCHAL,SANJAYBHAI DEVCHANDBHAI SAVALIYA,SUMITBHAI DEVCHANDBHAI SDAVALIYA,VIPULBHAI DEVCHANDBHAI SAVALIYA,TALATI CUM MANTRI SHRI,MAMLATDAR SHRI,M/S.DEEP BUILDERS AND D DEVELOPERS THRO ITS PARTNERS	NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH,MR DK CHAUDHARI
1886	AO/202/2011	24/08/2011	DILIPBHAI AMBALAL BHATIYA HUF SATTELLITE TENNIS CLUB,	MR BHARAT JANI	SHREYASH PRATISTHAN YANE SHREYASH FOUDATION SANTHA, CHA,	MR AMAR N BHATT
1887	AO/203/2011	24/04/2019	HANSRAJ RANCHHODBHAI TANK,JAYABEN HASNRAJ TANK,MANSUKHBHAI HASNRAJ TANK,RANJANBEN HANSRAJ TANK O/O VITHALBHAI PURSHOTTAMBHAI KACHA,RAMESHBHAI GORDHANBHAI PATODIYA,VINODBHAI GORDHANBHAI PATODIYA	MR AR THACKER	RASILABEN HANSRAJ TANK,	RULE SERVED,MR P B KHANDHERIA
1888	AO/204/2011	19/03/2013	JIGNESHBHAI CHINUBHAI PATEL,DAKSHABEN D/O POPATBHAI BECHARBHAI PATEL W/O VIJAYBHAI RAMBH	(MR BD KARIA)	HARESHBHAI PUJABHAI PRAJAPATI,NATUBHAI ATMARAM PRAJAPATI,ROHITBHAI RATIBHAI PATEL,MAHESHBHAI RATIBHAI PATEL,VISHNUBHAI RATIBHAI PATEL,NITINBHAI RATIBHAI PATEL,GODAVARIBEN WD/O RATIBHAI BHAIJIBHAI PATEL	NOTICE SERVED BY DS,MR HR PRAJAPATI
1889	AO/205/2011	20/12/2011	NIRMALABEN SURYAKANTBHAI PATEL,	MS ROMA I FIDELIS	KANTABEN A. PRADHUMANBHAI,RAJNIKANT PRADHUMANBHAI PATEL,GIRISHBHAI PRADHUMANBHAI PATEL,VILASBEN PRADHUMANBHAI PATEL,ANJANABEN PRADHUMANBHAI PATEL	
1890	AO/206/2011	5/7/2011	NARANBHAI JASHMATBHAI CHANIYARA,	MS.KHUSHBOO AAKASH SHETH	PARBATBHAI DEVSHIBHAI SOLANKI,RAJABHAI PARBATBHAI SOLANKI,JASMATBHAI PARBATBHAI SOLANKI,RAJSHIBHAI PARBATBHAI SOLANKI,BHARATBHAI PARBATBHAI SOLANKI,JAGDISHBHAI PARBATBHAI SOLANKI,DUDHIBEN DEVAYATBHAI BARAD,NATHIBHAI BHIKHABHAI BARAD,KAVIBEN JAGMALBHAI VARA,HARESHBHAI MURGIBHAI AARDESHAN	

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1891	AO/207/2011	20/03/2013	VANDNABEN NARANBHAI PATEL D/O NARANBHAI PATEL,	MR TATTVAM K PATEL	RANCHHODBHAI PRABHUDAS PATEL (SINCE DECD.),SURAJBEN WD/O RANCHHODBHAI P. PATEL,JAGDISHBHAI RANCHHODBHAI PATEL,SATISHBHAI RANCHHODBHAI PATEL,JAYANTIBHAI RANCHHODBHAI PATEL,SUDHABEN RANCHHODBHAI PATEL,KAILASHBEN PRAVINBHAI PATEL,CHETNABEN GHANSHYAMBHAI PATEL,BHANUMATIBEN NARANBHAI PATEL,ANILBHIA NARANBHAI PATEL,PRAKASHBHAI NARANBHAI PATEL,DAHYABHAI ANCHHODBHAI @ ZENABHAI PATEL,PARESH P. PANCHAL,THE CHAIRMAN/SECRETARY,SAVITABEN VINODBHAI ADANI	,MR PR NANAVATI
1892	AO/208/2011	22/12/2011	AMIBAI WD/O OSMAN IBRAHIM,MAMAD HANIF OSMAN IBRAHIM,HUSSAIN OSMAN IBRAHIM,IBRAHIM OSMAN IBRAHIM,ISMAIL IBRAHIM,ABBAS IBRAHIM,AAISHABEN IBRAHIM,KATABEN IBRAHIM,ASHWIN VIMALCHAND JAIN	MR ANAND B GOGIA,MR RB GOGIA	SHRI BABULAL KANJIBHAI VORA THROUGH POA PARDIP V SANGHVI,	NOTICE SERVED,DS AFF.NOT FILED (N)
1893	AO/209/2011	19/10/2012	MESSRS. SIDDHI VINAYAK STHAPATYA PARTNERSHIP FIRM BY,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHARTIBEN VINODRAI VYAS,MAHESHBHAI SANTUMAL VADHVANI (SINCE DECD.),BHARTIBEN MAHESHBHAI VADHVANI,MANOJ MAHESHBHA VADHVANI,SAGAR MAHESHBHAI VADHVANI,DIPABEN MANOJKUMAR D/O MAHESHBHAI VADHVANI,HARSHABEN ALIAS NIDHIBEN GIRISHKUMAR MOHNANI,RANVIRSINH KISHORSINH ALIAS SHRI R K JADEJA,BALVANTSINH BHAGUBHA JADEJA	,MR ASHISH M DAGLI,MR ASHISH B DESAI,MR NIRAV C SANGHAVI
1894	AO/210/2011	13/10/2011	JAYTABHAI DESABHAI (DECD.) THROUGH LEGAL HEIRS,AAPABHAI JAYTABHAI,MANUBEN ANAKBHAI,RAVUBHAI ANAKBHAI,RADHABEN JAYTABHAI (RABHUBEN JAYTABHAI),JANUBABEN JAYATABHAI,BHAVANBHAI DUDABHAI (SINCE DECD.),BAI SAVITA BHAVANBHAI,CHANDUBHAI BHAVANBHAI,MADHUBHAI BHAVANBHAI,VILASBEN BHAVANBHAI,KAILASHBEN BHAVANBHAI,NANJIBHAI KARSANBHAI (SINCE DECD.),POPATBHAI NANJIBHAI,DHIRUBHAI NANJIBHAI	MS KHYATI P HATHI	MAGANLAL BHIMJIBHAI SHETH,STATE OF GUJARAT,SECRETARY (APPEALS),COLLECTOR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR.HEMANG H PARIKH,MR RASESH H PARIKH

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1895	AO/211/2011	15/12/2011	MENABEN WD/O DALJI SARDAR RAMATAR AND WIFE OF DHANRAJBHAI DE,	MR MEHUL H RATHOD	HEIRS OF ANJANA HIRJI AHJI JUDAL PARTHIBHAI H JUDAL,BHAGWANBHAI HIRJIBHAI JUDAL,HETIBEN NATHABHAI JUDAL HEIRS OF NATHABHAI HIRJI JUDAL,SHANTABEN NATHABHAI JUDAL,LEELABEN NATHABHAI JUDAL,MANGUBEN NATHABHAI JUDAL,PARANBEN HIRJIBHAI JUDAL,ANJANA RAJSANG JITABHAI HEIRS OF LATE ANJANA JITA CHEL,ANJANA JIVABHAI JITABHAI,CHAUDHARY NARSINHBHAI DALJIBHAI,VARVADIA MAGANBHAI SHANKARBHAI,PATEL JAYANTIBHAI HARJIVANDAS,PRAJAPATI RAMESHBHAI KANTIBHAI,MADI JAYESHKUMAR PARSHOTTAMBHAI,BHATOD NARSINHBHAI VIRJIBHAI,PATEL ROHITBHAI JAYANTIBHAI,CHAUDHARY ADAMBHAI NASHIRBHAI,CHAUDHARY HABIBBHAI NASHIRBHAI,CHAUDHARY RASIDABEN ADAMBHAI,CHAUDHARY HAMIDABEN HABIBBHAI,HETIBEN D/O ANJANA CHELA LALA RAMTAL,BABUBHAI SHAMJIBHAI RAMATAR HEIRS OF ANJANA SHAMJI CHELA,GHEMARBHAI SHAMJIHIA RAMATAR,NATHABHAI SHAMJIBHAI SHAMATAR,SHANTABEN MOTIBHAI RAMATAR HEIRS OF MOTIBHAI SHAMJIBHAI'',HASMUKHBHAI MOTIBHAI RAMATAR,MAHESHBHAI MOTIBHAI RAMATAR,GEETABEN MOTIBHAI RAMATAR,VIMLABEN MOTIBHAI RAMATAR	,MR HRIDAY BUCH
1896	AO/212/2011	19/10/2012	MESSRS.SIDDHI VINAYAK STHAPATYA PARTNERSHIP FIRM BY JAGDISHB,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KUSUMBEN VINODRAI VYAS,SHRI MAHESHBHAI SANTUMAL VADHVANI,,BHARTIBEN MAHESHBHAI VADHVANI,MANOJ MAHESHBHAI VADHVANI,SAGAR MAHESHBHAI VADHVANI,DIPABEN MANOJKUMAR DAUGHTER OF MAHESHBHAI VADHVAN,HARSHABEN ALIAS NIDHBEN GIRISHKUMAR MOHNANI,RANVIRSINH KOSHORSINH ALIAS SHRI R.K JADEJA,SHRI BALVANTSINH BHAGUBHAI JADEJA	,NOTICE SERVED BY DS,MR ASHISH M DAGLI,MR ASHISH B DESAI
1897	AO/213/2011	6/7/2011	PURNIMABEN RAVINDRABHAI INGHLE,SUBODIN RAVINDRA INGHLE THROUGH HIS GUARDIAN,KAVYA RAVINDRA INGHLE (MIONOR),KRISH RAVINDRA INGHLE (MINOR)	MR RUTVIJ M BHATT	KAMLABEN BHIMRAO INGHLE L.R.OF BHIMRAO P INGHLE,VIJAY BHIMARAO INGHLE L.R.OF BHIMRAO P INGHLE,SUNIL BHIMARAO INGHLE L.R.OF BHIMRAO INGHLE,SUNITA BHIMARO INGHLE L.R.OF BHIMRAO INGHLE,KHUSAL PANDURANG INGHLE L.R.OF BHIMRAO INGHLE,DILIPBHAI NARAYAN INGHLE L.R.OF BHIMRAO INHLE	
1898	AO/214/2011	19/10/2012	MESSRS.SIDDHI VINAYAK STHAPATYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PANKAJKUMAR VINODRAI VYAS,MAHESHBHAI SANTUMAL VADHVANI (SINCE DECD.),BHARTIBEN MAHESHBHAI VADHVANI,MANOJ MAHESHHBAI VADHVANI,SAGAR MAHESHBHAI VADHVANI,DIPABEN MANOJKUMAR D/O MAHESHBHAI VADHVANI,HARSHABEN ALIAS NIDHIBEN GIRISHKUMAR MOHNANI,RANVIRSINH KISHORSINH ALIAS R K JADEJA,BALVANTSINH BHAGUBHA JADEJA	,MR ASHISH M DAGLI,MR ASHISH B DESAI,MR NIRAV C SANGHAVI
1899	AO/215/2011	18/12/2012	BALUBHAI LAXMICHAND PATEL,	MR JV JAPEE	JAYANTIBHAI MAKWANA,	MR KASHYAP R JOSHI
1900	AO/218/2011	27/09/2012	CHANDRAKANT NATHALAL MANIAR,	MR P A MEHD	TIMIRBHAI PUSHKARRAI DESAI,SHAILABEN TIMIRBHAI DESAI	VIRAL K SHAH
1901	AO/219/2011	10/2/2018	LARUS S.A A COMPANY INCORPORATED LAWS OF GREECE,,	MR DILIP L KANOJIYA	ADANI PORT LIMITED,	MS ANUJA S NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1902	AO/220/2011	20/06/2011	SUDHIRKUMAR MULJI SHAH,ASHOKKUMAR MULJI SHAH PB NO.10351, NAIROBI,KENYA	MR PREMAL R JOSHI	SOMCHAND RAYSHI SHAH,MAGANBHAI RAYSHI SHAH,JINESH FULCHAND SHAH	
1903	AO/221/2011	20/06/2011	SUDHIRKUMAR MULJI SHAH,ASHOKKUMAR MULJI SHAH PB NO.10351,NAIROBI,KENYA	MR PREMAL R JOSHI	SOMCHAND RAYSHI SHAH,MAGANBHAI RAYSHI SHAH,HEIRS OF JAYANTILAL M HARIYA NEAR K.D. TOWER,KANTABEN JAYANTILAL HARIYA NR. K.D.TOWER,VIPUL JAYATILAL HARIYA NR. K.D.TOWER,DIPESH JAYANTILAL HARIYA NR.K.D.TOWER	
1904	AO/222/2011	20/06/2011	SUDHIRKUMAR MULJI SHAH,ASHOKKUMAR MULJI SHAH P.B.NO.10351,NAIROBI,KENYA	MR PREMAL R JOSHI	SOMCHAND RAYSHI SHAH,MAGANBHAI RAYSHI SHAH,GOPALLAL RAMPRASAD SHAH,PREMDEVI RAMPRASAD SHAH	
1905	AO/223/2011	20/06/2011	SUDHIRKUMAR MULJI SHAH,ASHOKKUMAR MULJI SHAH PB NO.10351,NAIROBI,KENYA	MR PREMAL R JOSHI	SOMCHAND RAYSHI SHAH,MAGANBHAI RAYSHI SHAH,GOPALLAL RAMPRASAD SHAH,PREMDEVI SHANKARLAL SHAH	
1906	AO/224/2011	20/06/2011	SUDHIRKUMAR MULJI SHAH,ASHOKKUMAR MULJI SHAH PB NO.10351,NAIROBI,KENYA	MR PREMAL R JOSHI	SOMCHAND RAYSHI SHAH,MAGANBHAI RAYSHI SHAH,GOPALLA RAMPRASAD SHAH,PUSHPABEN GOPALBHAI SHAH	
1907	AO/225/2011	27/07/2012	ASHOKBHAI VISWANATH BAVANKAR,	MS AMI N BHATT	SUNNANDABEN RAMESHBAHI BAVANKAR WD/O RAMESHBHAI V BAVANKAR,DIPALI RAMESHBHAI BAVANKAR D/O RAMESHBHAI V BAVANKAR	NOTICE SERVED,MR DHARMESH V SHAH,MS SONAL J JOSHI,MS. SONAL M JOSHI
1908	AO/226/2011	1/3/2012	DR.LALMALANI JAIKRISHIN G,	MR JAL S. UNWALLA	DR.MAHESH R DESAI,	MR HEMANG M SHAH
1909	AO/227/2011	26/06/2012	AMRISHBHAI CHANDRAVADANBHAI THAKKAR,	MR CB DASTOOR	RAJESHBHAI CHANDRAVADANBHAI THAKKAR,	MR P A MEHD
1910	AO/228/2011	13/06/2013	ANILBHAI LAKHABHAI CHUNARA,	MR DJ BHATT	GAURIBEN KANTILAL CHUNARA,THE MUNICIPAL CORPORATION AHMEDABAD CITY	NOTICE SERVED BY DS,MR DHAVAL G NANAVATI,MS MEENA VYAS
1911	AO/229/2011	6/8/2013	MALLIKA ALIAS DIMPAL JITENDRA JANI,	(MR PRAFUL J BHATT)	KANTILAL AMBALAL PATEL,INDUBEN KANTILAL PATEL,NATVARBHAI JESHANGBHAI PATEL	SERVED BY AFFIX(N),MR AS ASTHAVADI
1912	AO/230/2011	1/8/2011	ARIF ABDUL KADER FAZLANI,	NANAVATI ASSOCIATES	HITESH RAOJIBHAI PATEL & CO,ASIAN FOODS INDUSTRIES	
1913	AO/231/2011	15/09/2011	SADGUNABEN KANUBHAI JANI,KANUBHAI MOHANBHAI JANI	MR.HARDIK B SHAH	NILESH RAMLALABHAI DHODHA,	(MR MUKESH B DAVE)
1914	AO/232/2011	28/06/2011	NAGARBHAI BHAGVANDAS PRAJAPATI,	MR AV PRAJAPATI	YOGESHCHANDRA BHAVSAR DIRECTOR, VRAJ INTEGRATED TEXT,MANJIT CHANDRAKANT SONI DIRECTOR, ASHIYANA TECHNOCAST,PUNJABHIA SOMABHAI (SINCE DECD) THROUGH LEGAL HEIRS,SUKHDEVBHAI PUNJABHAI,NARESHBHAI PUNJABHAI,RAMESHBHAI PUNJABHAI,MAHESHBHAI PUNJABHAI,MAHESHBHAI PUNJABHAI,PUNAMBEN VINODBHAI D/O PUNJABHAI SOMABHAI,HIRABEN NAGINBHAI D/O PUNJABHAI SOMABHAI,BHANABHAI SOMABHAI(SINCE DECD)THROUGH LEGAL HEIRS,SANJAYBHAI BHANABHAI,RATANBEN LAXMANBHAI D/O BHANABHAI SOMABHAI,REVABEN KANJIBHAI D/O BHANABHAI SOMABHAI,KAPILABEN BHANABHAI,JETHIBEN SOMABHAI,METHIBEN HIRABHAI D/O SOMABHAI(SINCE DECD.),DHULABHAI HIRABHAI,KANJIBHAI HIRABHAI,PRAVINBHAI HIRABHAI,AMITABEN ASHABHAI	,MR SUDHIR M MEHTA
1915	AO/233/2011	12/7/2011	MAKANBHAI VIRJIBHAI GAMIT,KISHORBHAI VIRJIBHAI GAMIT,RADUBEN VIRJIBHAI GAMIT	MR CHIRAG B PATEL	ARUNBHAI BHIMJIBHAI PATEL,	MR AMIT V THAKKAR
1916	AO/234/2011	24/10/2013	UNIQUE OWNER'S ASSOCIATION THROUGH KALPITBHAI B PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHARATBHAI HIMATLAL MEHTA,HARSHLATA H MEHTA	RULE SERVED,MR JS PARMAR
1917	AO/235/2011	10/4/2012	SECOND PETROMIN SHIPPING COMPANY LTD,	MR AS VAKIL	INDIAN OIL CORPORATION LTD,ERMIS MARITIME CORPORATION DELAS PER CRT ORD. DT.10.4.2012	DELETED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1918	AO/236/2011	26/12/2011	CUBE ENGINEERING LTD.,	MR SP MAJMUDAR	BHARATSINH SUDHANSINH SODHA,UDESINH MAGANBHAI RATHAWA,JAYDEEPBHAI KANTIBHAI PATEL,NAGINBHAI CHUNIBHAI PATEL,VINUBHAI CHIMANBHAI DESAI,SMT. SNEHLATTABEN VINUBHAI DESAI,SUVRAT PRATAPRAO JADHAV,MANISHA SUVRAT JADHAV,DEVESH VIJAY DESAI,ASHWIN VIJAY DESAI,PUSHPA DILIP PANESARE,JITENDRA DHAIRYASHIL AHIRRAO,DIPENDRA DHAIRYASHIL AHIRRAO,NILESH JASHABHAI PATEL	,MR DIPEN C SHAH
1919	AO/237/2011	28/07/2011	ISHWARBHAI KARSANBHAI,MAGANBHAI KARSANBHAI,DALSUKHBHAI KARSANBHAI	MR SHITAL R PATEL	RAVABEN NATHUBHAI PATEL,ISHWARBHAI NATHUBHAI PATEL,JAYANTIBHAI NATHUBHAI PATEL,BHGAWANBHAI NATHUBHAI PATEL,MANHARBHAI NATHUBHAI PATEL,DEVIBEN MAGANBHAI PATEL,DANSUKHBHAI NATHUBHAI PATEL,SURESHBHAI JAYANTIBHAI AHIR,LALLUBHAI SUKHABHAI,V.K. FARMING COOPERATIVE SAMUDHAYIK	,MR MRUGEN K PUROHIT
1920	AO/238/2011	8/11/2012	PACHEREY KOCHUVELAPPAN VIJAYAN,	(MR HEMANG R RAWAL)	R P RAJESHWARI WIFE OF PACHEREY KOCHUVELAPPAN VIJAYAN,	MR ASIT B JOSHI,MR L V MANSINGHANI
1921	AO/239/2011	5/7/2012	GOPIBEN BHERULAL VYASH,	MR ZA SHAIKH	STATE OF GUJARAT,DIPAKBHAI SITARAM SISILKER, BUILDER	GOVERNMENT PLEADER,MR .B A PATEL
1922	AO/240/2011	4/3/2013	THE SINDHU RESETTLEMENT CORPORATION LTD,	MR JIGAR M PATEL	SHREE OM COMMERCIAL CO-OP. SOCIETY LTD,	MR ARPIT A KAPADIA
1923	AO/241/2011	21/03/2013	THE NEW INDIA ASSURANCE COMPANY LTD.,	MS LILU K BHAYA	M/S B.DEVCHAND & SONS SHIPPING PVT.LTD.,RUCHI SOYA INDUSTRIES LTD.	NOTICE SERVED BY DS,MR DIPAN DESAI
1924	AO/242/2011	4/7/2012	PIYUSH MAGANBHAI PATEL,ABHISHEK ENGINEERS	RC JANI & ASSOCIATE	M/S STEELHACKS INDUSTRIES,	MR KAPIL K ACHARYA,MR NEHAL M RAVAL
1925	AO/243/2011	19/10/2012	BHAGUBHAI NANBHAI DECD. THRO HEIRS,KANKUBEN WD/O BHAGUBHAI NANABHAI PATEL,RAMILABEN D/O BHAGUBHAI NANABHAI PATEL,JAGDISHBHAI S/O BHAGUBHAI NANABHAI PATEL,RAJESHBHAI S/O BHAGUBHAI NANABHAI PATEL,DAKSHABEN D/O BHAGUBHAI NANABHAI PATEL,SANDIPBHAI S/O BHAGUBHAI NANABHAI PATEL,CHHIMIBEN WD/O TRIBUVANBHAI NANBHAI,ARVINDBHAI TRIBHUVANBHAI,BANUBEN TRIBHUVANBHAI,SADANABEN TRIBHUVANBHAI,RATILAL TRIBHUVANBHAI	DECEASED LITIGANT,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	VALIBEN WD/O KANJIBHAI NANBHAI,NAGINBHAI KANJIBHAI,GUNVANTBHAI KANJIBHAI,MANJULABEN KANJIBHAI,BHARATIBEN KANJIBHAI,SUMANBEN KANJIBHAI,GANGABEN D/O NAANBHAI FAKIRBHA,BALUBHAI NARSINHBHAI,DAHYABHAI JASMABHAI,PARSHOTTAM JASMATBHAI,MENAXIBEN ALIAS MENABEN NARESHBHAI SHAH,DHARMESHBHAI P. PATEL,VALLABHBHAI LALJIBHAI KAKADIYA,UMESHBHAI KHIMJIBHAI PATEL,KASHIBEN KANUBHAI VAGHASHIYA,BALUBHAI KARSANBHAI PATEL	,MR MRUGEN K PUROHIT,MR AMIT V THAKKAR
1926	AO/244/2011	27/07/2011	GOPAL HOTCHAND BHOJWANI,	MS SEJAL K MANDAVIA	BHARTIBEN HASMUKHBHAI KHAKHAR L.R.OF HASMUKH G KHAKKHARA,MAYUR HASMUKHBHAI KHAKKHAR L.R.OF HASMUKH G KHAKKHAR,VISHAL HASMUKHBHAI KHAKKHAR L.R.OF HASMUKH G KHAKKHAR,MAYABEN HASMUKHBHAI KHAKKHAR L.R.OF HASMUKHBHAI G KHAKHAR,UMABEN HASMUKHBHAI KHAKKHAR L.R.OF HASMUKHBHIA G KHAKKHAR	
1927	AO/245/2011	9/8/2012	VEPAR SEVA HEALTH CARE PVT LTDTHROUGH ITS DIRECTOR -,	MR BP GUPTA	LEGAL HEIRS OF DECEASED - JENAJI CHUTHAJI THAKOR,ARJUNJI JENAJI THAKOR,MAHOTJI JENAJI THAKOR,RAMTUJI JENAJI THAKOR,BHIKHIBEN D/O. JENAJI THAKOR,JIVIBEN D/O. JENAJI THAKOR,AHMEDABAD MUNICIPAL CORPORATION,SAUDAMINIBEN CHANDRABADAN PARIKH	,(MR KANUBHAI I PATEL)

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1928	AO/246/2011	10/3/2015	VIMLABEN D/O MOHANBHAI KABHAIBHAI RATHOD &,JAYANTIBHAI MAGANBHAI GOHEL,VIPULBHAI MAGANBHAI GOHEL	THAKKAR AND PAHWA ADVOCATES	RAVJIBHAI SHANABHAI BHOI,BABUBHAI SHANABHAI BHOI,LEGAL HEIRS OF DECEASED - RAMANBHAI SHANABHAI BHOI,MADHUBEN WD/O RAMANBHAI SHANABHAI,ALPESHKUMAR RAMANBHAI BHOI,KALPESHKUMAR RAMANBHAI BHOI,SHILPESHKUMAR RAMANBHAI BHOI,LEGAL HEIRS OF DECEASED SHANTABEN SHANABHAI BHOI,GEETABEN KANTIBHAI BHOI,MINABEN KANTIBHAI BHOI,DAXABEN KANTIBHAI BHOI,VIJAYBHAI KANTIBHAI BHOI,MAHENDRABHAI (MAHESHBHA) KANTIBHAI BHOI,NITABEN KANTIBHAI BHOI,HANSABEN KANTIBHAI BHOI,KAMLESHBHAI FULABHAI PATEL,BHARATBHAI AMBALAL PATEL,VIJAYBHAI HARIBHAI PATEL,KETANBHAI THAKORBHAI PATEL - POA - MAMTABEN BHUPENDRA PATEL,JAYESHBHAI PARSHOTTAMBHAI PATEL,BRIJESH PRAVINBHAI PATEL,SAURABH PRAVINBHAI PATEL	,NOTICE SERVED BY DS,MR AMAR D MITHANI,MR MEHUL S SHAH,MR AJ YAGNIK,MR AKHTAR N MALEK,MR HEMANT B RAVAL,MR YH MOTIRAMANI
1929	AO/247/2011	10/7/2012	RAJENDRABHAI TRIKAMBHAI TANK,JYANTILAL KHIMJIBHAI SONI	MR DHAVAL D VYAS	NITINBHAI PURSHOTTAMBHAI PATEL,PURSHOTTAMBHAI BHULABHAI PATEL,SUDHABEN NITINBHAI PATEL,MINOR NIL NITINBHAI PATEL,KALPESH PURSHOTTAMBHAI PATEL,ANJANABEN KALPESH PATEL,MINOR RIYA KALPESH PATEL,MINOR VANSH KALPESH PATEL,KASHIBEN PURSHOTTAM PATEL,VITTHAL CONSTRUCTION (GUJARAT)PVT. LLTD.	NOTICE SERVED BY DS,MR SK PATEL,MR HARNISH V DARJI
1930	AO/248/2011	8/7/2015	RAMANLAL CHUNILAL,SHARABEN CHUNILAL,VISHNULAL CHUNILAL,CHIMANLAL CHUNILAL	MR MANAV A MEHTA	SHARAD GOVINDBHAI PATEL,RAJESH MOHANLAL PATEL,KANTABEN WD/O POPATLAL HARGOVANDAS,RAMESHCHANDRA POPATBHAI,BHARATIBEN POPATBHAI,MEENABEN POPATBHAI,PRAKASH POPATBHAI,JAGDISHCHANDRA POPATBHAI	NOTICE SERVED BY DS,MR ANAL S SHAH
1931	AO/249/2011	31/01/2014	PARESH BHAILAL SHAH,	MS VIDHI J BHATT	THE HEIRS AND LEGAL REPRESENTATIVES OF MANILAL LALLUBHAI SOL,SAVITABEN WD/O MANILAL LALLUBHAI SOLANKI,VISHNUBHAI MANILAL SOLANKI,PARSOTTAMBHAI JALAMBHAI RAJPUT,MANSINGBHAI JALAMBHAI RAJPUT,RAVJIBHAI NATHABHAI PATEL,KAMLABEN RAVJIBHAI PATEL,SHANTILAL RAVJIBHAI,UMESHBHAI RAVJIBHAI,SAVITABEN ASHOKBHAI,TARABEN RANCHHODBHAI PATEL,INDIRABEN KISHORBHAI PATEL	,NOTICE SERVED BY DS,(MR FB BRAHMBHATT)
1932	AO/250/2011	28/07/2011	MANSINGBHAI VALA DODIA,	MR YATIN SONI	KABIBEN D/O KALA @ KESARBHAI KARSANBHAI,RANJIT VALA DODIA,GANGABEN D/O VALA JASA DODIA,DUDHIBEN D/O VALA JASA DODIA	
1933	AO/251/2011	29/08/2011	RASHIDMIYA JAFERMIYA MALEK,MAJID HUSSAIN MAHABUBHUSSAIN SHEIKH,S N A INFRA PROJECT PVT LTD,S N A INFRASTRUCTURE (DEVELOPERS & PROMOTER)	MR APURVA R KAPADIA	VIJAYSINH BHAIJIJI THAKORE,PRATAPJI SOMAJI THAKORE,DAHIBEN WD/O SOMAJI BHAIJIJI THAKORE,TAKHIBEN WD/O MANGAJI SOMAJI THAKORE	NOTICE SERVED,NOTICE UNSERVED,RULE UNSERVED,VIRAL K SHAH,MR TATTVAM K PATEL

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1934	AO/252/2011	20/09/2011	ABHELBHAI ARJANBHAI JADEJA,ARJANBHAI SAGANBHAI JADEJA-THRO' POA, ANILBHAI S MODI	MR AR THACKER	LAKHMANBHIA THOBHANBHAI (DECD.) THROUGH LEGAL HEIRS,GAGJIBHAI LAKHMANBHAI THROUGH ANILBHAI MAVJI,MAVJIBHAI LAKHMANBHAI - THRO' HEIRS,JAYDEV MAVJI - THRO' POA HOLDER, ANILBHAI MAVJIBHAI,DESHAL MAVJI - THRO' POA HOLDER, ANILBHAI MAVJIBHAI,GUNIBEN MAVJI - THRO' POA HOLDER, ANILBHAI MAVJIBHAI,USHABEN MAVJI - THRO' POA HOLDER, ANILBHAI MAVJIBHAI,ANILBHAI MAVJI,RAMABEN NIRMALBHAI - POA HOLDER, ANILBHAI MAVJIBHAI,MADHAV NIRMALBHAI - THRO' POA HOLDER, ANILBHAI MAVJIBHAI,BABUBHAI LAKHMANBHAI - THRO' LEGAL HEIRS,VIJAYABEN BABUBHAI - THRO' POA HOLDER, SANJAYBHAI BABUBHAI,SANJAYBHAI BABUBHAI,RASILABEN BABUBHAI - THRO' POA HOLDER, SANJAYBHAI BABUBHAI,VARSHABEN BABUBHAI - THRO' POA HOLDER, SANJAYBHAI BABUBHAI,BHAVNABEN BABUBHAI - THRO' POA HOLDER, SANJAYBHAI BABUBHAI,SHITALBEN BABUBHAI - THRO' POA HOLDER, SANJAYBHAI BABUBHAI,VAJIBEN LAKHMANBHAI DODIA,BHAILALBHAI LAKHMANBHAI - THRO' LEGAL HEIRS,VIJAYABEN BHAILALBHAI THROUGH POA RAMESHBHAI BHAILAL,RAMESHBHAI BHAILALBHAI,CHANDRIKABEN BHAILALBHAI THRO'POA RAMESHBHAI BHAILALBHA,HARSHABEN BHAILALBHAI THRO'POA RAMESHBHAI BHAILALBHA,VIMBEN BHAILALBHAI THROUGH POARAMESHBHAI BHAILALBHAI,VASHRAMBHAI THOBHANBHAI(DECD.)THROUGH LEGAL HEIRS,RANJITBHAI VASHRAMBHAI,JAYSUKHBHAI VASHRAMBHAI,RAGHUBHAI VASHRAMBHAI,BHAVNABEN VASHRAMBHAI,JIVIBEN VASHRAMBHAI,MAMLATDARSHRI,COLLECTOR, RAJKOT.	,MR ANSHIN H DESAI
1935	AO/253/2011	24/08/2011	VASUDEV VITTHALBHAI PATEL,JIVIBEN WD/O VITTHALBHAI PATEL,GITABEN VITTHALBHAI PATEL,JYOTINDRA JAYANTIBHAI PATEL	TANNA ASSOCIATES	BALKRISHNA NATWARBHAI PARIKH,GHANSHYAMBHAI CHATURBHAI PATEL	,MS MAMTA R VYAS
1936	AO/254/2011	24/08/2011	VASUDEV VITTHALBHAI PATEL,JIVIBEN WD/O VITTHALBHAI PATEL,GITABEN VITTHALBHAI PATEL	TANNA ASSOCIATES	BALKRISHNA NATWARBHAI PARIKH,GHANSHYAMBHAI CHATURBHAI PATEL	,MS MAMTA R VYAS

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1937	AO/255/2011	7/2/2020	MADHUBEN D/O DECD.ATMAGAR SWARUPGAR & W/O AMRUTBHARTI RAMBH,RAMANBHARTI AMRUTBHARTI GOSWAMI,THRO'POA, NITINBHAI KANTIBHA	MR PARTHIV A BHATT	DEVGAR SWARUPGAR(DECD.) THROUGH LEGAL HEIRS,JAYANTIGIRI MANIGAR,SAVITABEN D/O MANIGAR DEVGAR,RAMANGIRI MANIGAR (DECD.) THROUGH LEGAL HEIRS,KOKILABEN WD/O RAMANGIRI MANIGAR,RAKESH RAMANGIRI,SAILESH RAMANGIRI,SONALBEN D/O DECD.RAMANGIRI MANIGIRI,AMRUTABEN D/O DECD.RAMANGIRI MANIGIRI,BALDEVGIRI DEVGAR (DECD.) THROUGH LEGAL HEIRS,UJAMBEN WD/O DECD.BALDEVGIRI DEVGAR,DASRATHGIRI BALDEVGIRI,PRAHLADGIRI BALDEVGIRI,BHANUBEN D/O BALDEVGIRI DEVGAR,MANJUBEN D/O DECD. BALDEVGIRI DEVGAR,KANTIGAR DEVGAR (DECD.) THROUGH LEGAL HEIRS,MADHUBEN WD/O DECD.KANTIGAR DEVGAR,BABUGAR KANTIGAR,KANUGIRI KANTIGAR,JADAVGIRI KANTIGAR,DAHYAGIRI DEVGAR (DECD.) THROUGH LEGAL HEIRS,SAMUBEN WD/O DECD.DAHYAGIRI DEVGAR THROUGH KALPESHBHAI K PAT,LAXMANGIRI DAHYAGIRI THRO' POA KALPESHBHAI K PATEL,RANJANBEN D/O DAHYAGIRI DEVGARTHRO'POA KALPESHBHAI K PATEL,SOMGIRI DAHYAGIRI THROUGH KALPESHBHAI K PATEL,RAMGAR DEVGAR (DECD.) THROUGH LEGAL HEIRS,ARVINDGIRI RAMGAR THROUGH KALPESHBHAI K PATEL,SOBHNABEN D/O DECD.RAMGAR DEVGAR THRO'KALPESH K PATEL,MALJIBHAI BECHARBHAI DESAI (DECD.) THROUGH LEGAL HEIRS,ARJAN MALJIBHAI DESAI THRO' POA KALPESHBHAI K PATEL,DHARAMSHIBHAI MALJIBHAI DESAI THRO'POA KALPESHBHAI K PATEL,AMRATBHAI MALJIBHAI DESAI THRO'POA KALPESHBHAI K PATEL,LILUBEN W/O DECD.MALJIBHAI BECHARBHAI DESAI,SITABEN D/O DECD.MALJIBHAI BECHARBHAI DESAI THRO'POA KALPESH,SHANTABEN D/O DECD.MALJIBHAI BECHARBHAI DESAI THRO'POA KALPE,JALABEN D/O DECD.MALJIBHAI BECHARBHAI DESAI THRO'POA MALJIBH,DEVABEN D/O DECE MALJIBHAI BECHARBHAI DESAI,MEHRUBHAI BECHARBHAI DESAI,JAKSHIBHAI BECHARBHAI DESAI,LEGAL HEIRS AND L R OF DECE SANKABHAI B DESAI,JABARBEN WD/O DECE SANKABHAI B DESAI,BALDEVBHAI SANKABHAI DESAI,ISHWARBHAI SANKABHAI DESAI,JIVRAJBHAI SANKABHAI DESAI,VEDPRAKASH DEVKINANDAN,JYOTIPRASAD DEVKINANDAN,JAYPRAKASH DEVKINANDAN,BRIJMOHAN DEVKINANDAN,DINESHBHAI SHIVBHAGWAN,LAXMANBHAI PRABHUDAS,SAFAL NOVA REALITIES PVT LTD	,RULE SERVED,VINAY B VISHEN
1938	AO/256/2011	27/02/2013	BHIKHUBHAI PARSHOTTAMBHAI PATEL THROUGH PRIYABEN PRAGNESKUMA,	MR BHARAT K DAVE	RAMANBHAI JETHABHAI TAVDI,NILESH GULABDAS RANA,GOVINDBHAI JIVANBHAI PATEL,AJAYBHAI RAVJIBHAI PATEL,BHAVANBHAI DHANJIBHAI PATEL,KIRAN PRATAPBHAI RANA,RAVJIBHAI DEVSHIBHAI PATEL,BHARATBHAI SOMABHAI PATEL,JIVANBHAI SOMABHAI PATEL	MR R E VARIAVA,MR RUTVIJ M BHATT

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1939	AO/258/2011	7/2/2020	DEVGAR SWAROOPGAR (DECD.) THROUGH LEGAL HEIRS,JAYANTIGIRI MANIGAR - THROUGH POWER OF ATTORNEY HOLDER,SAVITABEN D/O MANIGAR DEVGIRI THROUGH POWER OF ATTORNEY,DECEASED RAMANGIRI MANIGAR THROUGH HIS LEGAL HEIRS,KOKILABEN WD/O DECEASED RAMANGIRI MANIGAR THRO P O A,RAMESH RAMANGIRI THROUGH POWER OF ATTORNEY,SHAILESH RAMANGIRI THROUGH POWER OF ATTORNEY,SONALBEN D/O DECEASED RAMANGIRI MANIGAR THRO P O A,AMRUTABEN D/O DECD RAMANGIRI MANIGAR THRO POWER OF ATTORNEY,DECEASED BALDEVGIRI DEVGAR THRO LEGAL HEIRS,UJAMBEN WD/O DECD BALDEVGIRI DEVGAR THRO POWER OF ATTORNEY,DASHRATHGIRI BALDEVGIRI THROUGH POWER OF ATTORNEY,PRAHLADGIRI BALDEVGIRI THROUGH POWER OF ATTORNEY,BHANUBEN D/O DECD BALDEVGIRI DEVGAR THRO POWER OF ATTORNEY,MANJUBEN D/O DECD BALDEVGIRI DEVGAR THRO POWER OF ATTORNEY,DECEASED KANTIGAR DEVGAR THROUGH LEGAL HEIRS,MADHUBEN WD/O KANTIGAR DEVGAR THROUGH POWER OF ATTORNEY,BABUGAR KANTIGAR THROUGH POWER OF ATTORNEY,KANUGIRI KANTIGAR THROUGH POWER OF ATTORNEY,JADAVGIRI KANTIGAR THROUGH POWER OF ATTORNEY,DECEASED DAHYAGIRI DEVGAR THROUGH LEGAL HEIRS,SAMUBEN WD/O DAHYAGIRI DEVGAR THRO POWER OF ATTORNEY,LAXMANGIRI DAHYAGIRI THROUGH POWER OF ATTORNEY,RANJANBEN D/O DECD DAHYAGIRI DEVGAR THRO POWER OF ATTORNEY,SOMGIRI DAHYAGIRI THROUGH POWER OF ATTORNEY,DECEASED RAMGAR DEVGAR THROUGH HIS HEIRS,ARVINDGIRI RAMGAR THROUGH POWER OF ATTORNEY,SOBHNABEN D/O RAMGAR DEVGAR THROUGH POWER OF ATTORNEY	MR PS CHAMPANERI	MADHUBEN D/O DECD.ATMAGAR SWAROOPGAR,MALJIBHAI BECHARBHAI DESAI (DECD.) THROUGH LEGAL HEIRS,ARJANBHAI MALJIBHAI DESAI,DHARAMSHIBHAI MALJIBHAI DESAI,AMRATBHAI MALJIBHAI DESAI,LILUBEN WD/O DECD. MALJIBHAI BECHARBHAI DESAI,SITABEN D/O DECD. MALJIBHAI BECHARBHAI DESAI,SHANTABEN D/O DECD.MALJIBHAI BECHARBHAI DESAI,JALABEN D/O DECD.MALJIBHAI BECHARBHAI DESAI.,DEVABEN D/O DECD. MALJIBHAI BECHARBHAI DESAI,MEHURBHAI BECHARBHAI DESAI,JAKSHIBHAI BECHARBHAI DESAI,SANKABHAI BECHARBHAI DESAI (DECD.) THROUGH LEGAL HEIRS,JABARBEN WD/O SANKABHAI BECHARBHAI DESAI,BALDEVBHAI SANKABHIA DESAI,ISHWARBHAI SANKABHAI DESAI,JIVRAJBHAI SANKABHAI DESAI,VEDPRAKASH DEVKINANDAN,JYOTIPRASAD DEVKINANDAN,JAYPRAKASH DEVKINANDAN,BRIJMOHAN DEVKINANDAN,DINESHBHAI SHIVBHAGWAN,LAXMANBHAI PRABHUDAS,SAFAL NOVA REALTIES PVT LTD	,RULE SERVED,VINAY B VISHEN
1940	AO/259/2011	26/09/2011	PRASHANT G TRIVEDI M/S ALLWIN INDUSTRIES,	MR D K TRIVEDI	SHRI VIKAS VIJAYPAL JAIN,	NOTICE SERVED,MR NIRAV P SHAH
1941	AO/260/2011	30/08/2011	NILKESHKUMAR BIPINCHANDRA BHAGAT,	MR ARPIT A KAPADIA	MANILAL AMBALAL PARMAR,DIPAK MANUBHAI PARMAR,MAHENDRABHAI BHAILALBHAI PATEL,AMIT MADHAVLAL PATEL,NIPA AMITBHAI PATEL,DAHYABHAI RAMJIBHAI PANCHAL	NOTICE SERVED BY DS,MR NILESH A PANDYA
1942	AO/261/2011	1/2/2012	DEVABHAI LAXMANBHAI RATHOD,DHAYABHAI VIBHABHAI SATIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	FAKIRMAMAD ALIMAMAD TURK,RAHEMTULLA YUSUF TURK THROUGH POA ABHA OSMAN TURK	,(MR NV ANJARIA)
1943	AO/262/2011	22/04/2015	BHARATKUMAR SHANKARLAL SAMANI,	MR PARTHIV B SHAH	JAYANTIBHAI KHEMCHAND PATEL,HETALBHAI RANCHHODBHAI PATEL,SAMADBHAI AADAMBHAI PATEL,GANIKHAN HASAMKHAN PATHAN,RAMESHBHAI LALLUBHAI PATEL,SWARAJ NARBHESHANKAR PANERI,FARID SABUDDIN MANSURBHAI SHEIKH	RULE SERVED,MR HARSHIT S TOLIA
1944	AO/263/2011	21/06/2012	HEIRS OF DECD.MAHIJIBHAI SDHANKARBHAI,LILABEN MAHIJIBHAI MALI,PURNIMABEN MAHIJIBHAI MALI,USHABEN MAHIJIBHAI MALI,MUKESHBHAI MAHIJIBHAI MALI,SANJAYBHAI MAHIJIBHAI MALI,HEIRS OF DECD.SHANABHAI MALI,ASHOKBHAI SHANABHAI MALI,VINODBHAI SHANABHAI MALI,KALIDAS SHANABHAI MALI,KANUBHAI SHANABHAI MALI	MR CHIRAG B PATEL	MAHAMMAD YUSUF MAHAMMAD BASHIR SHAIKH,LATABEN LALITKUMAR SHAH,DAKSHESHBHAI NAVNITLAL SHAH	NOTICE SERVED,MR DIPEN C SHAH
1945	AO/264/2011	29/03/2012	JAGDISH SOAP FACTORY,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHAILAL TARACHAND SHETH,	MR. AKASH R PATEL

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1946	AO/265/2011	9/7/2013	SUBHASHBHAI NATHABHAI VADA,	MR Y J PATEL	RANCHODBHAI KANJIBHAI SANKHAVARA,	MR PRAVIN GONDALIYA
1947	AO/268/2011	17/01/2012	B A PURABIYA (DECD) THROUGH DANABHAI BABABHAI PURA,	MR KAPIL K ACHARYA,MR NEHAL M RAVAL	THE DIVISION DIRECTOR GUJ.STATE ROAD, TRANSPORTION,	MR HEMANT S SHAH
1948	AO/269/2011	17/01/2012	A R CHHIPA(DECD.) THROUGH RAHEMAT ABDULKARIM CHH,ARIF ABDULKARIM CHHIPA	MR KAPIL K ACHARYA,MR NEHAL M RAVAL	DIVISIONAL DIRECTOR, GUJ STATE ROAD,	MR HEMANT S SHAH
1949	AO/270/2011	26/12/2011	JETHABHIA KAMAVBHAI PRAJAPATI (BUILDING CONTRACTOR),	MR RD DAVE	SCANE PACKAGING PVT LTD,RAJIV MAHAVIRPRASAD AGRAWAL,VIJAYLAXMI AGRAWAL D/O JITENDRAS SINGHAL,RAJENDRA S PRAJAPATI,CREATIVE ARCHITECT	
1950	AO/271/2011	8/4/2017	PATEL RAMBHAI GOKALBHAI(DECD.)THROUGH PATEL VISHNUBHAI RAMBH,GITABEN VISHNUBHAI PATEL,KARTIK VISHNUBHAI PATEL,PRAKRUTI VISHNUBHAI PATEL,NILAM VISHNUBHAI PATEL,BHARAT RAMBHAI PATEL,PARSHOTTAMBHAI RAMBHAI PATEL,SANJAYBHAI DINESHBHAIRAMBHAI PATEL,KANUBHAI RAMBHAI PATEL,NATUBHAI RAMBHAI PATEL	MS TRUSHA K PATEL	KAUSHIK CHATURBHAI PATEL,	MR ANAL S SHAH,MR DIGANT B KAKKAD
1951	AO/272/2011	27/06/2012	TIDEBEN D/O KANJIBHAI POCHABHAI AND WIFE OF PRABHUBHI VASHRA,GITABEN ALIAS GALALBEN D/O KANJIBHAI POCHABHAI AND WIFE OF J,VASANTBEN D/O KANJIBHAI POCHABHAI AND WIFE OF PRABHUBHAI VAS	MR MUKESH N PATEL,MR MAHESH BHAVSAR	BABIBEN WD/O KANJIBHAI,GOVINDBHAI KANJIBHAI,NARANBHAI KANJIBHAI,AJMALBHAI BHAGABHAI,VANABHAI BHAGABHAI,HATHIBHAI BHAGABHAI,GANGABEN BHAGABHAI,RAIBEN BHAGABHAI,CHAMPABEN BHAGABHAI,KAMIBEN BHAGABHAI,RAMIBEN BHAGABHAI,PARESHBHAI HARSHADBHAI PATEL	,MR RT SONGARA
1952	AO/273/2011	1/5/2012	MANUBHAI PARSOTTAMBHAI PATEL,KANUBHAI PARSOTTAMBHAI PATEL,PRASHANTBHAI THAKORBHAI PATEL,CHIRAYUBHAI KANUBHAI PATEL,KALPESHBHAI MANUBHAI PATEL	MR NILESH A PANDYA	RAJENDRABHAI NARANBHAI PATEL,RAGHUBHAI DEVJIBHAI RAGHADIYA,PARIMAL BHAILALBHAI SHAH,PATEL DINESHBHAI BHAILALBHAI,BHAGVAN KANJIBHAI PRAJAPATI,MAHESHBHAI BHAGWANBHAI PRAJAPATI,PREMJIBHAI KANJIBHAI PRAJAPATI,DILIPBHI KARSHANBHAI DARANIYA,DAHYABHAI ARJANBHAI PRAJAPATI,RANJANBEN DAHYABHAI PRAJAPATI,ASHOKBHAI DAHYABHAI PRAJAPATI,REKHABEN ASHOKBHAI PRAJAPATI,KUMUDBEN MANUBHAI PATEL,JAGDISHBHAI MAGANBHAI PATEL,JAYANTIBHAI ZAVERBHAI,SHASHIKANTBHAI MULCHAND SHAH,VIMALBHAI SHANABHAI PATEL	MR MP PRAJAPATI,MS TRUSHA K PATEL
1953	AO/274/2011	18/02/2013	RAMESHCHANDRA NAROTTAMBHAI PATEL,INDUBEN JAYANTIBHAI PATEL D/O NAROTTAMBHAI SHIVABHAI,KANCHANBEN @ RAMILABEN BALWANTBHAI PATEL D/O NAROTTAMBHAI SH	MR MUKESH A PATEL	SHANTIBEN WD/O DAHYABHAI SHIVABHAI,GUNWANTBHAI @ BABUBHAI DAHYABHAI PATEL,MANUBHAI DAHYABHAI PATEL,SUSHILABEN MANUBHAI PATEL D/O DAHYABHAI SHIVABHAI,NIRUBEN BALDEVBHAI PATEL (MORAWALA) D/O DAHYABHAI SHIVA,CHANDANBEN WD/O RATILALBHAI DAHYABHAI PATEL,HARDIKKUMAR RATILAL PATEL,VIDISHABEN D/O RATILAL DAHYABHAI,NIRUBEN GUNWANTBHAI @ BABUBHAI PATEL	(MR AJ SHASTRI)
1954	AO/275/2011	12/4/2012	ELABEN PANKAJBHAI CHAUDHARI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,ADMINISTRATOR SHREE MAHILA GRUH UDHYOG LIJJA,PRAKASH PANDYA DISTRIBUTOR, AHMEDABAD DEPOT	MR NV GANDHI,MR PS GOGIA
1955	AO/276/2011	12/4/2012	KAUSHIKKABEN AJITBHAI CHAUDHARI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,ADMINISTRATOR,PRAKASH PANDYA DISTRIBUTOR, AHMEDABAD DEPOT	MR NV GANDHI,MR PS GOGIA

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1956	AO/277/2011	12/4/2012	PARVATIBEN DHIRUBHAI RATHOD,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SHREE MAHILA GRUH UDHYHOG LIJJA PAPAD,ADMINISTRATOR SHREE MAHILA GRUH UDHYOG LIJJA,PRAKASH PANDYA DISTRIBUTOR, AHMEDABAD DEPOT	MR NV GANDHI,MR PS GOGIA
1957	AO/279/2011	23/08/2012	GOMANBHAI GOVINDBHAI AAHIR,PANIBEN D/O SHANABHAI GOVINDBHAI AAHIR W/O HASMUKHBHAI @ ASH	MR SP MAJMUDAR,MR P P MAJMUDAR	SHUKIBEN WD/O MITHABHAI GOVINDBHAI AAHIR,DEVJIBHAI MITHABHAI AAHIR,BAJIBEN D/O MITHABHAI GOVINDBHAI AAHIR W/O MANGUBHAI BHIKHAB	
1958	AO/280/2011	27/07/2012	MAHADEVBHAI KACHARABHAI BHARWAD,PRAKASHBHAI MOHANBHAI BHARWAD,DASHRATHBHAI POPATBHAI BHARWAD	MR MJ PARIKH	VASUDEVBHAI BALDEVBHAI PATEL,DEVANG KUNDANLAL PARIKH	MR.HEMANG H PARIKH,MR SP MAJMUDAR,MR SALIM M SAIYED
1959	AO/281/2011	27/07/2012	MAHADEVBHAI KACHARABHAI BHARWAD,PRAKASHBHAI MOHANBHAI BHARWAD,DASHRATHBHAI POPATBHAI BHARWAD	MR MJ PARIKH	VASUDEVBHAI BALDEVBHAI PATEL,	MR.HEMANG H PARIKH,MR SALIM M SAIYED
1960	AO/282/2011	8/9/2011	MOHAMMED JUNED UMAR GENERAL,	MR RS SANJANWALA	NANDLAL MADHABHAI KALSARIYA,NANDLAL PANDAV,CHANDUBHAI DAHYABHAI,HANSABEN WD/O RAMESHBHAI DAHYABHAI,ASHOKKUMAR RAMESHBHAI,VIJAYBHAI RAMESHBHAI,NITABEN RAMESHBHAI	NOTICE SERVED BY DS,MR ASPI M KAPADIA,MR AMIT V THAKKAR
1961	AO/284/2011	13/07/2018	RAMABEN DAHYABHAI SHAH,NILESHBHAI DAHYABHAI SHAH	MS TRUSHA K PATEL	NARENDRABHAI HIRABHAI SONAGRA,	MR MANOJ N POPAT
1962	AO/285/2011	20/06/2012	SURAT MUNICIPAL CORPORATION,	MR KAUSHAL D PANDYA	MOHAMADUSMAN MOHMADISHAK RANGREJ TRUSTEE/ADMINISTRATOR OF SH,	
1963	AO/286/2011	27/07/2012	STATE TRADING CORPORATION OF INDIA,	MR DAKSHESH MEHTA	M/S JAMNADAS RAMJI,	MR JIGAR M PATEL
1964	AO/287/2011	20/03/2013	KANTABEN D/O DECD. BAPUJI JESANGJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHIKHAJI BAPUJI,DASHRATHJI S/O PRATAPJI PUNJAJI THAKOR,ARAJANJI S/O PRATAPJI PUNJAJI THAKOR,KANAIYALAL GOVINDBHAI PATEL,MANUJI RUMALJI THAKOR,ASHISBHAI PRAFULBHI PATEL,NIKIBEN PRAFULBHAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),(MR MB GANDHI),MR CHINMAY M GANDHI
1965	AO/288/2011	20/03/2013	KANTABEN D/O DECD. BAPUJI JESANGJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHIKHAJI BAPUJI,LAXMANJI S/O PUNJAJI JESANGJI DECD.THRO HEIRS,RAMESHJI LAXMANJI THAKOR,SAJJANBEN LAXMANJI THAKOR,TINIBEN LAXMANJI THAKOR,BALDEVJI S/O PUNJAJI JESANGJI,KANKUBEN D/O PUNJAJI JESANGJI,REVABEN W/O PRAHLADJI PUNJAJI,BODIBEN PRAHLADJI PUNJAJI THAKOR,RAMESHJI PRAHLADJI PUNJAJI THAKOR,DASHRATHJI S/O PRATAPJI PUNJAJI THAKOR,ARANJANJI S/O PRATAPJI PUNJAJI THAKOR,BHIKHIBNE D/O PUNJAJI JESANGJI,PRAVINBHAI SOMABHAI BAROT,KETAN GIRISHGIRI GOSWAMI,PRAFULBHAI CHUNIBHAI PATEL,HARSHADBHAI KESHAVLAL PARIKH,ASHISHBHAI P PATEL,ANISHBHAI AMBALAL SHAH	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),(MR MB GANDHI),MS TRUSHA K PATEL,MR CHINMAY M GANDHI
1966	AO/289/2011	30/08/2012	SATKUL ENTERPRISES LTD,	MR KB PUJARA	JAMNADAS RAMJIBHAI VAPARIA,HITESH JAMNADAS VAPARIA,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,M/S DHARMANANDAN AGRO INDUSTRY,BHARATKUMAR JIVANLAL THAKKAR,BALVANTSINH HEMANTSINH GADHAVI	NOTICE SERVED,NOTICE SERVED BY DS,(MR MB GANDHI),MR MRUGESH JANI,MR CHINMAY M GANDHI,BHARGAV KARIA & ASSO
1967	AO/290/2011	3/12/2012	MADHAVLAL HARGOVANDAS PATEL,VIKASKUMAR BHAGWANDAS PATEL,RANCHHODBHAI CHHAGANLAL PATEL	MR SK PATEL	AMRUTBHAI JEEVANBHAI PATEL,MANGUBEN AMRUTBHAI PATEL	NOTICE SERVED,RC JANI & ASSOCIATE
1968	AO/291/2011	29/08/2011	SACHIN SUDHIRBHAI PATEL,	MR ASIT B JOSHI	PRAVINKUMAR KARSHANBHAI KALOLA,	

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1969	AO/292/2011	20/12/2011	MANIBEN KARIYABHAI PATEL,LILABEN CHIMANBHAI PATEL,KANTIBHAI KARIYABHAI PATEL,MANUBHAI KARIYABHAI PATEL,BACHHUBHAI KARIYABHAI PATEL,ASHOKBHAI KARIYABHAI PATEL,RAJUBHAI KARIYABHAI PATEL,JAYESHBHAI CHIMANBHAI PATEL,CHHAYABEN CHIMANBHAI PATEL	MR HRIDAY BUCH	DAMJIBHAI KUVARJI YADAV,	
1970	AO/293/2011	29/06/2015	PARBATBHAI JETHABHAI BHATIA,	NANAVATY ADVOCATES	PATEL HIRJIBHAI MAHIDAS HINGARAJIA,	MR DHAVAL D VYAS
1971	AO/294/2011	9/2/2012	NAKULAN S PANIKAER,SIDDHI INFRASTRUCTURE NAD DEVELOPERS THROUGH MANAGER	MS TRUSHA K PATEL	KANTILAL AMBALAL PATEL,KANTILAL AMBALAL PATEL THROUGH POA DOLIBEN KANTILA PA,ARVINDBHI DWARKADAS JANI,VALLABHJI NARSINHBHAI NAGADA	
1972	AO/295/2011	29/08/2013	BHAVINKUMAR KIRTIKUMAR PATEL,	HL PATEL ADVOCATES	SANTABEN PARSOTTAM PATEL,BACHUBHAI PARSOTTAM PATEL,SARADHI GOMAN,SAWAN GOMAN,LATABAHEN ZINABHAI,MAHESHBHAI ZINABHAI,BHIMABHAI GOPALBHAI,SUKA BHANA,BORIYA CHHOTU,KALIDAS GAMBHIR	
1973	AO/296/2011	8/5/2015	BHIKHUBHAI RANCHHODBHAI DABHI,	MR DILIP L KANOJIYA	MOHANBHAI CHHIMKABHAI PATEL,JASHUBEN WD/O THAKORBHAI CHHIMKABHAI PATEL,MANISHBHAI THAKOREBHAI PATEL,BHIKHIBEN WD/O LALLUBHAI HANSJIBHAI,RAMESHBHAI LALLUBHAI PATEL,LAXMIBEN D/O LALLUBHAI HANSJIBHIA PATEL,RAMANBEN D/O LALLUBHAI HANSJIBHAI PATEL,GANGABEN MANGUBHAI PATEL,SUSHILABEN D/O MANGUBHAI HANSJIBHAI PATEL,MADHUBEN D/O MANGUBHAI HANSJIBHAI PATEL,SUMANBEN D/O MANGUBHIA HANSJIBHAI PATEL,RANJANBEN D/O MANGUBHAI HANSJIBHAI PATEL,MINABEN D/O MANGUBHAI HANSJIBHAI PATEL,SHOBHNABNE D/O MANGUBHAI HANSJIBHAI PATEL	RULE SERVED,(MR AJ SHASTRI),MR AB MUNSHI,MS. SHAILI A KAPADIA
1974	AO/297/2011	23/08/2011	R N PATEL ESTATE DEVELOPERS PVT LTD THROUG DIRECTOR,DHANRAJBHAI CHANDRAKANTBHAI PATEL	MR NIKUNT K RAVAL,MR LALIT K BABULKAR	CADILA LAB PVT LTD THROUGH SUJAY SHANKAR UPALKAR,SUJAY SHANKAR UPALKAR,DIPAK ANILBHAI RAVAL	,MR ATIT D THAKORE
1975	AO/298/2011	14/11/2011	ABDUL GANI UMAR MEMON,	MR SHAKEEL A QURESHI	MANJI KARSHAN HIRANI,SHAILESHGIRI SHYAMGIR GOSWAMI,ILA HEMENDRA VYAS,KUVARBEN KANJI VARSANI,DAKSHABEN MAGANBHAI PATEL,SUNDARBEN HARJI VEKARIA,KISHOR MORARJI KOTAK, GASWALA	
1976	AO/299/2011	9/11/2011	JAYANTIBHAI PARSOTTAMDAS PATEL,NARSINHBHIA MAGANDAS PATEL,NARENDRABHAI MATHURDAS PATEL,NAVINBHAI MANGALDAS PATEL,NATVARBHAI AMBALAL PATEL,HIRALAL SHIVRAMDAS PATEL	(MR PARESH M DARJI)	BHALUBHAI KADVABHAI BHARVAD,SAGRAMBHAI SATABHAI,NAVGANBHAI JUGABHAI	MR CR MISHRA
1977	AO/301/2011	6/7/2012	PURSHOTTAMBHAI ABHAYBHAI VAGHELA,LAXMANBHAI RATANBHAI PRAJAPATI,BHIKHABHAI VEERJIBHI RANPURA,M/S BHAGIRAT DEVELOPERS PARTNER AND ADMINIST. BHIKHABH	MR PARTHIV B SHAH	BHARATBHAI MODI,	

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1978	AO/302/2011	24/11/2016	BHIMABHAI ANANDBHAI HIRPARA (DECD.) THROUGH KANTILAL BHIMA,BABHULAL BHIMABHAI HIRPARA,LABHUBEN BHIMABHAI HIRPARA	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	NATHABHAI ANANDBHAI HIRPARA (DECD) THROUGH JAYSUKHLAL N,JAYSUKHALAL NATHABHAI HIRPARA,SURESHBAHI NATHABHAI HIRPARA,VRAJLAL NATHABHAI HIRPARA (DECD.) THROUGH LEGAL HEIRS,DIKIPKUMAR VRAJLAL HIRPARA,BHARATKUMAR VRAJLAL HIRPARA,LABHUBEN VRAJLAL HIRPARA (WIDOW),GITABEN VRAJLAL HIRPARA,ARCHANA @ HANSABEN VRAJLAL HIRPARA,PARSHOTTAM NATHABHAI HIRPARA (DECD) THROUGH LEGAL HEIRS,PRABHABEN PARSHOTAM HIRPARA,HITESHKUMAR PARSHOTTAMBHAI HIRPARA,RAJESHKUMAR PARSHOTTAM HIRPARA,SONALBEN PARSHOTTAMBHAI HIRPARA,TINABEN PARSHOTTAMBHAI HIRAPARA,VALLABHBHAI NATHABHAI HIRPARA (DECD.) THROUGH LEGAL HEIRS,PRAVINABEN VALLABHBHAI HIRPARA,PRAKASHKUMAR VALLABHBHAI HIRPARA,MAULIKKUMAR VALLABHBHAI HIRPARA	,DECEASED LITIGANT,MR PM BHATT
1979	AO/303/2011	26/08/2013	VISHNUJI RAMAJI,KEVALJI MANAJI	MR BHARAT T RAO	PUNJAJI HAMIRJI KARTA AND MANAGER OF H.U.F.,VIKRAMJI PUNJAJI KARTA AND MANAGER OF H.U.F.	MR DP JOSHI
1980	AO/304/2011	5/9/2013	VISHNUJI RAMAJI,KEVALJI MANAJI	MR BHARAT T RAO	PUNJAJI HAMIRJI,VIKRAMJI PUNJAJI,INDUBEN PUNJAJI THAKORE,MEHUL PUNJAJI(MINOR) THROUGH PUNJAJI HAMIRJI,SURYABEN PUNJAJI THAKORE,RANJANBEN PUNJAJI THAKORE,BHARTIBEN PUNJAJI THAKORE,NITIN PARSOTTAMBHAI PATEL,KALPESH PARSOTTAMBHAI PATEL,NARANBHAI BAKORBHAI PATEL,DEVENDRA NARANBHAI PATEL	MR SK PATEL,MR DP JOSHI,MS VINITA S VINAYAK,MS MAMTA K PARMAR
1981	AO/305/2011	27/07/2012	BHAGWANDAS GOPALDAS KIKLA,AJAYBHAI BHAGWANDAS KIKLA,RENUKABEN BHAGWANBHAI KIKLA,BINDUBEN BHAGWANBHAI KIKLA	MR NIRAV C THAKKAR	SHANTABEN WD/O GOPALDAS KHUSHALDAS KIKLA,PRAFULBHAI MOHANBHAI PATEL	,MR MG NAGARKAR
1982	AO/306/2011	24/08/2011	SUNDARSINH BALIRAM BADHEL,MAGANBHAI RANCHHODBHAI PATEL	(MR MB GANDHI),MR CHINMAY M GANDHI	DINESHBHAI BECHARBHAI PATEL,ARVINDBHAI MANUBHAI PATEL	,MR JR SHAH
1983	AO/307/2011	26/03/2014	ARCHITA COOPERATIVE HOUSING SOCIETY LTD THROUGH CHAIRMAN DHR,	RC JANI & ASSOCIATE	SAVY ORGANIZER THROUGH PATEL AMIT L,SHAH HIMATLAL SAUBHAGYACHANDRA(SINCE DECD.) THROUGH LEGAL HE,SHAH HEMANTBHAI HIMATLAL,SHAH SURYABEN HIMATLAL,SHAH KETKIBEN D/O HIMATLAL SAUBHAGYACHANDRA,PATEL BALDEVBHAI FULABHAI,PATEL MUKESH RAMCHANDRA SHAKRIBEN D/O AMBALAL DEVJIBHAI,PATEL SHAILESH BALDEVBHAI,PATEL SANJAY RAMCHANDRA	,NOTICE SERVED BY DS,MR HAMESH C NAIDU
1984	AO/308/2011	9/7/2012	ISHWARBHAI JORABHAI DESAI(DECD.)THROUGH AMBABEN WD/O ISHWARB,DINESHBHAI ISHWARBHAI DESAI,VIKRAMBHAI ISHWARBHAI DESAI	MR PANKAJ K SONI,MR BS KHATANA,MS RAKSHA S DIKSHIT	THAKORDWAR ASSOCIATION,GURUPRITSINGH HARDEVSINGH DHINGRA,HARDISHKAUR HARDEVSINGH DHINGRA,HARDEVSINGH GURUBAKSHSINGH DHINDRA,HARDEVSINGH GURUBAKSHSINGH DHINGRA,DHARAMPALSINGH HARDEVSINGH DHINDRA,GURUCHARANSINGH JOGINDARSINGH CHHABDA,MUKESH V GHIA,SARVANG MUKESHBHAI GHIA,STERLING CITY CO.OP HOUSING SOCIETY LTD,STERLING CITY DEVELOPMENT COMPANY THROUGH ADMINISTRATOR	NOTICE SERVED BY DS,SERVED BY AFFIX(N),RULE SERVED BY DS,MR.D K.PUJ,MR MAULIN G PANDYA,MR HEMANG M SHAH
1985	AO/309/2011	18/06/2012	EXECUTIVE ENGINEER (O & M),	MS LILU K BHAYA	M/S KADAKIA ALKALIES & CHEMICALS LTD,	SINGHI & CO

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1986	AO/310/2011	10/2/2015	DHIRAJLAL PREMCHAND SHAH,	MR SP MAJMUDAR	PRABHULAL RAICHAND SHAH,DINUMATI SAUBHAGCHAND SHAH,NISHMA MAHARSHI SHAH D/O SAUBHACHAND SHAH,REENA SUDHIR SHAH D/O SAUBHAGCHAND SHAH,PARESH SAUBHAGCHAND SHAH,KETAN SHANTILAL SHAH,JAISUKH DEVRAJ PEDHADIA,JAYPALSINH PRAVINSINH ZALA,BANSIBHAI BABULAL GAJJAR,SOMCHAND PETHRAJ GOSRANI,ASHWIN JUTHALAL GALAIYA,UDAY CONSTRUCTION,KANTILAL ODHAVJI FALIYA PARTNER OF RESP.NO.12,MAHESHKUMAR KANTILAL FALIYA PARTNER OF RESP.NO.12,HITESHKUMAR KANTILAL FALIYA PARTNER OF RESP NO.12,BHARTIBEN HITESHKUMAR FALIYA PARTNER OF RESP NO.12	NOTICE SERVED,NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH),(MR VIVEK N MAPARA)
1987	AO/311/2011	30/08/2013	PARIMAL SURYAKANT PATVA,ANIL SURYAKANT PATVA,KIRAN SURYAKANT PATVA(DECD.) THROUGH LEGAL HEIRS,MITABEN WD/O KIRAN SURYAKANT,RIKEN KIRAN SURYAKANT(MINOR) THROUGH MITABEN KIRAN SURYAKAN,KIRIT SURYAKANT PATVA,JYOTIBEN DHIRAJLAL SHAH,NIMIT JAYENDRABHAI SHAH,JAYENDRABHAI KANTILAL DOSHI (SHAH)	MR MEHUL S SHAH,(MR SURESHM SHAH)	VALLABHBHAI BHALABHAI PATEL,BHARATBHAI JAYANTIBHAI PATEL,ASHWINBHAI JAYANTIBHAI PATEL,RAKESHBHAI VALLABHAI PATEL,VIJAYBHAI VALLABHBHAI PATEL,YOGINBHAI JAYANTIBHAI PATEL,JAYANTIBHAI BHALABHAI PATEL,M/S SHRINATHJI LAND DEVELOPERS,TARABEN WD/O RAVJIBHAI BHALABHAI,JAYANTBHAI BHALABHAI PATEL,BHARATBHAI BHALABHAI PATEL,ASHWINBHAI JAYANTIBHAI PATEL,YOGESHBHAI JAYANTIBHAI PATEL,VIPULBHAI JAYANTIBHAI PATEL,RAJUBHAI VITHALBHAI PATEL,NAYNABEN VITHALABHAI PATEL,HARSHESH VITHALBHAI PATEL,VALLABHBHAI BHALABHAI PATEL,RAKESHBHAI VALLABHBHAI PATEL,VIJAYBHAI VALLABHAI PATEL,CHAIRMAN OF KARMAYOG COOP.HOUSING SOCIETY LTD,SHAILESHBHAI KANTILAL MISTRY,KANAKRAI RANCHHODBHAI THESIYA	,MR TATTVAM K PATEL
1988	AO/312/2011	7/5/2012	PATEL MUKESHBHAI BACHUBHAI,	MR RL MEHTA,MR PINAKIN B RAVAL	PATEL JITENDRABHAI BALDEVBHAI,	VIRAL K SHAH
1989	AO/313/2011	31/07/2012	VINODRAI CHANDULAL KHANWANI,	MR P P MAJMUDAR	BHUPATBHAI B CHITRODA,MANSUKHBHAI B CHITRODA,VIJYAGAURI HIMATLAL CHITRODA,MADHUBEN TRIBHOVANDAS CHITRODA,PRAKASHBA BHUPATSINH GOHIL,THE REGIONAL MANAGER, GIDC	MR KETAN A DAVE,MR RITURAJ M MEENA
1990	AO/314/2011	15/06/2012	GOSWAMI BHAGWANGIRI PUNJGIRI,	MR MJ PARIKH	CHAVDA HEMUJI BADARJI,CHAVDA RANJITSING LAXMANJI,CHAVDA DASHRATHJI NAVUJI,CHAVDA ANDUJI JAVANJI	NOTICE SERVED,MR HM PARIKH,MR.HEMANG H PARIKH
1991	AO/315/2011	7/11/2012	KIRAN KRISHNAKANT MAJMUDAR,	M/S TRIVEDI & GUPTA	AEKADASHI ENTERPRISE THROUGH BIPINCHANDRA SHANTILAL,BIPINCHANDRA SHANTILAL BHATT,ASHWINBHAI SABARBHAI PATEL,MITESHKUMAR SAKARLAL PATEL,SATAVAN ANKITKUMAR PATEL,RUPABEN ARJUNBHAI ZAPADA,KANUBHAI H PATEL	MRS KETTY A MEHTA,MR MM SAIYED,MR KASHYAP R JOSHI,MR RITURAJ M MEENA
1992	AO/316/2011	26/09/2011	GHCL LIMITED,	MR AS VAKIL	ARUN GOENKA,	SINGHI & CO
1993	AO/317/2011	26/09/2012	PUNEET KUMAR AGARWAL SON OF RADHEY RAMAN AGARWAL GRAND SON O,	(MR BR GUPTA),MR VIVEK B GUPTA	UNION OF INDIA THROUGH DEFENSE ESTATES OFFICE,	MR PS CHAMPANERI
1994	AO/318/2011	18/06/2012	EXECUTIVE ENGINEER (O & M),	MS LILU K BHAYA	M/S ASHOK ORGANICS INDUSTRIES LTD,	SINGHI & CO
1995	AO/319/2011	19/09/2011	DIPAKBHAI VALLABHBHAI DATTA,	MR CHINTAN S POPAT	CHANDANBEN SUBHASHBHAI SHAH,SUNILBHAI SUBHASHBHAI SHAH	

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1996	AO/320/2011	5/10/2018	GAGJIBHAI G SUTARIA,MADHUBHAI GOVINDBHAI DAVRIYA	MR NIKUNT K RAVAL,MR LALIT K BABULKAR	RAMJIBHAI MANEKBHAI DESAI (DECD.) THROUGH SAMARBEN ALIAS,PRABHATJI BHULAJI THAKOR,HIRABEN D/O BHULAJI SOMAJI,PALIBEN D/O BHULAJI SOMAJI,PRAHLADJI KARSANJI THAKOR,SOMAJI PRABHATJI THAKOR,RANCHHODJI GALAJI,ISHWARJI GALAJI,MANUBHAI AMBALAL THAKOR,RAJENDRASINH HARDEVSINH JADEJA,GANGADASBHAI MAVJIBHAI PATEL	RULE SERVED,RULE UNSERVED,MR JB DASTOOR,MR CG SHARMA
1997	AO/321/2011	18/06/2012	IBRAHIM HAJIBHAI MANSURI,ISMAIL HAJIBHAI MANSURI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARUN ABDULGAFAR MEMON,IQBAL HAJIBHAI MANSURI,SHEHNAZBANU RAHIMBHAI D/O HAJIREHMAN MANSURI	RULE SERVED,MR SP MAJMUDAR
1998	AO/322/2011	18/06/2012	IBRAHIM HAJIBHAI MANSURI,ISMAIL HAJIBHAI MANSURI	MR MEHUL S SHAH,(MR SURESHM SHAH)	NEW HEVEN ASSOCIATES,HARUN ABDULGAFAR MEMON,GOHIL VIJAYSINH GHANSHYAMSINH,BHAVANBHAI RUKKHADBHAI BHARWAD,JALABHAI RUKKHADBHAI BHARWAD,SHAILESHBHAI KANAIYALAL MEHTA,IQBALBHAI HAJIBHAI MANSURI,SHEHNAZBANU RAHIMBHAI D/O KOHINOOR PAN HOUSE	RULE SERVED,UNSERVED EXPIRED (R),MR SP MAJMUDAR
1999	AO/323/2011	28/12/2011	HARESHBHAI BACHUBHAI SABAD,	MR PRATIK Y JASANI	PATEL AMBABHAI MOHANBHAI,	MR JIGNESH L HAJARE
2000	AO/324/2011	21/09/2012	GAFARBHAI AMADBHAI SUMRA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	VALLABHBHAI HANSRAJBHAI CHHABHAYA,PRAVINBHAI GIRDHARBHAI SAVALIYA,PARESHKUMAR KANTILAL MANDAVIYA,HITENDRA MOHANBHAI GHETIYA,JAGDISHBHAI HAMIRBHAI TOLIYA (BHARWAD)	NOTICE SERVED BY DS,MR MRUGEN K PUROHIT
2001	AO/325/2011	24/08/2012	BABUBHAI CHAGANBHAI GAMIT,	MR JAL S. UNWALLA	GANPATBHAI MAGANBHAI MAISURIYA,	RULE SERVED,MR MP SHAH,MS. KRUTI M SHAH
2002	AO/326/2011	24/01/2013	ISHWARBHAI LALLUBHAI,RAMANBHAI LALLUBHAI,SUSHILABEN WD/O HASMUKHBHAI LALLUBHAI,RAJENDRABHAI HASMUKHBHAI,SANJAYKUMAR HASMUKHBHAI,MANISHABEN HASMUKHBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	MAGANBHAI NANJIBHAI PATEL,	MR BM MANGUKIYA
2003	AO/327/2011	12/10/2011	MIDLAND INTERNATIONAL,	MR CM ANKOLEKAR	SDI CORPORATION,	
2004	AO/328/2011	21/09/2012	BHARATBHAI MANGALBHAI PATEL,MINABEN BHARATBHAI PATEL	(MR ASHOK K PADIA)	GOMATIBEN WD/O MADHABHAI HARGOVAN,PRAHLADBHAI MADHABHAI,MAHENDRABHAI MADHABHAI,PATEL KAPILABEN WD/O BALDEVBHAI,PATEL CHANDRIKABEN BALDEVBHAI,PATEL GAUTAMBHAI BALDEVBHAI,PATEL BABUBHAI DAHYABHAI HIMSELF AND MANAGER OF HUF,NATVARLAL MAGANBHAI HIMSELF AND MANAGER OF HUF,DAHYABHAI MAGANLAL DESAI,DESHRATHBHAI MAGANBHAI DESAI (RABARI),DESAI RAMESHBHAI DHARAMSHIBHAI	NOTICE SERVED,MS TRUSHA K PATEL,MR KEYUR A VYAS,MR TATTVAM K PATEL
2005	AO/329/2011	26/12/2011	KANUBHAI REVABHAI BHARVAD,	MR SUNIL L MEHTA	BARIYA JESANGBHAI BECHARBHAI (DECD.) THROUGH LEGAL HEIRS,BARIYA CHIMANBHAI JESANGBHAI,BARIYA VIKRAMBHAI JESANGBHAI,BARIYA ALPESHBHAI JESANGBHAI	,MR GAJENDRA P BAGHEL
2006	AO/330/2011	30/10/2012	KANAIYALAL HARGOVINDAS PATEL,BHAVNABEN KANAIYALAL PATEL,ASHOKKUMAR KANAIYALAL PATEL,MEENABEN KANAIYALAL PATEL,NILESH KANAIYALAL PATEL	MS VIDHI J BHATT	DHARMESH MANILAL PATEL,PRITIBEN MANILAL PATEL,ALPABEN MANILAL PATEL,PARSOTTAMDAS BECHARBHAI,DAHYABHAI BECHARBHAI,VANMALIBHAI UKABHAI,VIRAMBHAI LILABHAI RABARI,RAYMALBHAI LILABHAI RABARI,STATE OF GUJARAT	,(MR VM PANCHOLI)

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2007	AO/331/2011	17/11/2016	SANJAYBHAI DAHYABHAI PATEL,	MR. YOGENDRA THAKORE	KANUBHAI RAMABHAI PATEL,SANKERBHAI RAMABHAI PATEL,JETHABHAI RAMABHAI PATEL,PASHABHAI RAMABHAI PATEL,SAVITABEN D/O RAMBASBHAI MAGANDAS PATEL	RULE SERVED,MR GAURAVKUMAR DARJI
2008	AO/332/2011	22/08/2012	VINUBHAI KESHAVBHAI PATEL,	MR HARNISH V DARJI	MITHIBEN WD/O CHHOTUBHAI KILABHAI PATEL,RAMANBHAI CHHOTUBHAI PATEL,BALWANTBHAI CHHOTUBHAI PATEL,NATVARBHAI CHHOTUBHAI PATEL,USHABEN CHHOTUBHAI PATEL,SITABEN BALUBHAI PATEL,SHANTABEN KILABHAI PATEL,THAKORBHAI BALUBHAI(DECD) THROUGH LEGAL HEIRS,BHANUBEN WD/O THAKORBHAI BALUBHAI PATEL,MANISHBHAI THAKORBHAI PATEL,VAISHALIBEN THAKORBHAI PATEL BHANUBEN WD/O THAKORBHAI BALUB,MALIBEN KILABHAI PATEL,SOMIBEN BALUBHAI PATEL,RAVJIBHAI BALUBHAI PATEL,NAROTTAMBHAI KILBHAI PATEL,LAKHIBEN WD/O RAMABHAI KILABHAI PATEL,MAANIBEN RAMABHAI PATEL,MAHESHBHAI RAMABHAI PATEL,CHHAGANBHAI MATHURBHAI AAHIR,SURESHBHAI JASMATBHAI GADHIYA,DHANSUKHBHAI THAKARSINHBHAI PATEL,BABUBHAI NAGJIBHAI GABANI	
2009	AO/333/2011	13/12/2011	JITENDRA KANTILAL PATEL,ARJUN K RATHOD	(MR NALIN K THAKKER)	HARISH PADAMSHI VIKAMSHI,	NOTICE SERVED
2010	AO/334/2011	15/09/2011	VANKAR CHOTHIBEN KANABHAI,	MR JIGAR G GADHAVI	MALUPUR GROUP GRAM PANCHAYAT,	
2011	AO/335/2011	10/5/2012	BHANUBHAI DEVENDRABHAI SHAH,NAMANBHAI BHANUBHAI SHAH,AMIBEN NAMABBHAI SHAH,PANNABEN BHANUBHAI SHAH	MR KEYUR A VYAS	UMESHBHAI RASHIKLAL SHAH,	MR NEHAL R JOSHI,MR KAILASH S VARMA
2012	AO/336/2011	29/03/2012	CHHANAJI @ SHANAJI JIVAJI THAKOR THROUGH POA SHAMBUJI C THAK,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAJENDRAKUMAR SOBHAGMAL KATARIA,VINAYKUMAR ROSHANLAL JAIN,BHAWANBHAI GOPALBHAI LAKUM,KATARIA AUTOMOBILES LTD THROUGH NAVINKUMAR H JAIN	
2013	AO/337/2011	9/4/2012	SHEELABEN CHANDRAPAL DIXIT,	MR DR BHATT	M/S STEELFAB ENTERPRISE THROUGH SURENDRABHAI R PARIKH,	
2014	AO/338/2011	7/1/2013	PRATHAM BUILDERS,MOIZ ZAKIUDDIN GODHRAWALA,ZAKIUDDIN ZAMINHUSAIN GODHRAWALA	MR HARSHADRAY A DAVE	RAM AVTAR RATHI,NILAM RAMESHKUMAR GANGWANI	DS AFF.NOT FILED (N),(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA

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2015	AO/341/2011	7/2/2013	M/S SAINATH BUILDERS,HIMANSHU RAMANLAL SOLANKI,ANITA GURUMUKH MAKHIJA,KISHOR MOHANBHAI SOLANKI,DHIRAJBHAI THAKORBHAI PATEL	MR BS PATEL	NAGINBHAI PREMJIBHAI SOLANKI,PALIBEN WD/O DAHYABHAI SOLANKIL.R.OF DAHYA PREMABHAI,NATWARBHAI DAHYABHAI SOLANKI L.R.OF DAHYABHAI PREMABHAI,MANJUBEN WD/O NATWARBHAI DAHYABHAI SOLANKI,NILESHKUMAR NATWARBHAI SOLANKI,DAXABEN D/O NATWARBHAI DAHYABHAI & WIFE OF ASHOKBHAI VAGHELA,UTTAMBHAI DAHYABHAI SOLANKI,KISHORBHAI DAHYABHAI SOLANKI,SURESHBHAI DAHYABHAI SOLANKI,ARVINDBHAI DAHYABHAI SOLANKI (DECD.),SHANTABEN WD/O ARVINDBHAI DAHYABHAI,RAJESHRIBEN D/O ARVINDBHAI DAHYABHAI,GUNVANTIBEN D/O ARIVINDBHAI DAHYABHAI,BHAVIKABEN D/O ARVINDBHAI DAHYABHAI,GANGABEN WD/O BHANABHAI SOLANKI,DHIRUBHAI BHANABHAI SOLANKI,HANSABEN BHANABHAI SOLANKI,PADMABEN BHANABHAI SOLANKI,BHAVNABEN BHANABHAI SOLANKI,JAYABEN BHANABHAI SOLANKI,SANJAYBHAI MOHANBHAI AGRAWAL,SUDESH MOHANBHAI AGRAWAL,APARNA SANJAYBHAI AGRAWAL	,NOTICE SERVED BY DS,DELETED,MR NAVIN K PAHWA
2016	AO/342/2011	16/07/2015	KAMALKUMAR TOTORAM ADVANI,NARESHKUMAR ISHWARLAL MITRANI,RAJKUMAR JODHARAM KHUBANI,KANNAYYALAL JODHARAM KHUBANI	TANNA ASSOCIATES	AHMEDABAD MUNICIPAL CORPORATION,	HL PATEL ADVOCATES
2017	AO/343/2011	3/10/2013	PATEL MANUBHAI SHANKARLAL THROUGH POA PATEL KANUBHAI PRA,PATEL RAMESHBHAIO SHANKARBHAI THROUGH POA PATEL KANUBHAI PRA,PATEL KANTIBHAI CHELDAS THROUGH POA PATEL KANUBHAI PRA,PATEL CHANDUBHAI CHELDAS THROUGH POA PATEL KANUBAHI PRA,PATEL MANUBHAI CHELDAS THROUGH POA PATEL KANUBAHI PRA,PATEL VISHNUBHAI MADHAVLAL THROUGH POA PATEL KANUBHAI PRA	MS DHARA M SHAH,MR SHIVANG M SHAH	PATEL HIRABEN W/O KHETABHAI VIRABHAI,PATEL VAGHESHKUMAR KHETABHAI,PATEL SETUBEN KHETABHAI,PATEL AASHABEN KHETABHAI,PATEL VIPULKUMAR KHETABHAI	RULE SERVED,MR DAIFRAZ HAVEWALLA,MR MAULIN G PANDYA
2018	AO/344/2011	9/10/2013	AHMEDABAD DISTRICT PANCHAYAT THROUGH DISTRICT DEVELOPMENT,	MR HS MUNSHAW	TRUPTI RESTAURANT,GOVT. OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED,MR DHAVAL G NANAVATI,MR HARSHADRAY A DAVE
2019	AO/345/2011	7/12/2011	MAGANBHAI POPATBHAI DHOLARIA,HARILAL KANJIBHAI HIRPARA	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	NILESH MORESHWAR VADVADE,JERAMBHAI KALIDAS FANASHIYA,NAGJIBHAI DEVRAJBHAI PATEL	,MR HRIDAY BUCH
2020	AO/346/2011	19/12/2011	VINAYKUMAR VINODBHAI RELON,	(MR SANDEEP N BHATT)	HAVABAI MAMAD SAMA,MAMAD RASA SAMA,VISHA MAMAD SAMA,RASHA MAMAD SAMA	
2021	AO/347/2011	19/01/2012	NATHAJI SOMAJI THAKORE,RAMAJI NATHAJI THAKORE,GAMBHIRJI NATHAJI THAKORE,SARDABEN D/O NATHAJI SOMAJI THAKORE	MR PR NANAVATI	HARDIK HARSHADBHAI PATEL,LAGDHIRBHAI AMRUTBHAI DESAI	
2022	AO/349/2011	9/10/2013	LAKHUBHAI LAGHABHAI PATEL,JAYANTIBHAI LALJIBHAI PATEL	MR VISHAL C MEHTA	MANGALABEN NATHABHAI PATEL,	MR TATTVAM K PATEL
2023	AO/350/2011	10/7/2012	JAHABHAI BUTABHAI BHARVAD,VHABHAI BUTABHAI BHARVAD	MR SP MAJMUDAR,MR P P MAJMUDAR	R SQUARE REALITY PVT LTD THROUGH DIRECTOR SATYANARAYAN,JAYNARAYAN DEVELOPERS THROUGH YOGESHBHAI A SHAH	,(MR NIKHIL S KARIEL)

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2024	AO/351/2011	10/10/2012	NILAMBEN D/O ARVINDBHAI DHIRAJLAL W/O MEHULBHAI SURESHCHANDR,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAVINDRAKUMAR BHULABHAI PATEL THROUGH POA KUNDAN R PATEL,JAYABEN RAVINDRAKUMAR PATEL THROUGH PPOA KUNDAN R PATEL,DIPIKABEN RAVINDRAKUMAR PATEL THROUGH POA KUNDAN R PATEL,JIGNA RAVINDRAKUMAR W/O MINESH TAHKORE PATEL THROUGH KUNDAN,REENABEN RAVINDRAKUMAR PATEL W/O RUJAL MANHAR PATEL,KUNDAN RAVINDRAKUMAR PATEL,RAVJIBAHI MADHABHAI THUMAR,VIJAYKUMAR LALDAS AGRAVAT,DHARMESH DHAYABHAI PANSURIA,MAHESH DHAYABHAI THUMAR,CHANDUBHAI MAGANBHAI KALATHIA,GORDHANBHAI BHIMJIBHAI JODHANI,KANTIBHAI B PATEL,KAMLA B ROI	,MR TUSHAR CHAUDHARY
2025	AO/352/2011	9/7/2013	KRUPANIDHI ASSOCIATION,	MR SP MAJMUDAR,MR P P MAJMUDAR	PANKAJ PRAMUKHLAL PATEL,DEVIKABEN NAVNEETLAL PATEL,MANISH NAVNEETLAL PATEL,HASMUKH BABUBHAI	,MR BHARAT JANI
2026	AO/353/2011	4/10/2011	MANOJKUMAR GOKALDAS SONI,	MR PM BHATT	JYOTIBEN THAKORDAS SONI,	MR YM THAKKAR
2027	AO/354/2011	16/02/2012	HAFIZBHAI ALIMAD PATEL,	MR NEHAL R JOSHI,MS ARCHANA C RAVAL	PANKAJBHAI KANTIBHAI,USHABEN KANTIBHAI,CHANDRIKABEN KANTIBHAI,DIPAK DALAJI ALIAS DIPAK BUDHAJI,HAZARATKHAN JORAVARKHA PATHAN	DS AFF.NOT FILED (N),(MR PARESH M DARJI)
2028	AO/355/2011	12/9/2012	MOHANBHAI RATILAL PARMAR,	MR CB DASTOOR	TULSIBHAI KHUSHALBHAI PARMAR,	MR P P MAJMUDAR
2029	AO/356/2011	28/06/2012	TRUPTIBEN BHUPENDRABHAU PATEL,	MR HEMANG M SHAH	KAUTILYA CORPORATION THROUGH MANAGING PARTNER,	MR RAVINDRA SHAH,MRS KANAN R SHAH
2030	AO/358/2011	26/12/2011	SINTEX INDUSTRIES LIMITED THROUGH GAUTAMBHAI RASIKLAL KH,MUKESHBHAI RASIKLAL SHETH	MR HRIDAY BUCH	AMBARAM RAIJIJI THAKOR,JAVANJI THAKOR	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
2031	AO/359/2011	21/06/2012	SIPAI GULABBENA WD/O USMANKHAN ALUKHAN,SIPAI MANABEN D/O USMANKHAN ALUKHAN,SIPAI BAJITKHAN USMANKHAN,SIPAI MAHULKHAN USMANKHAN,SIPAI ERABEN D/O USMANKHAN ALUKHAN,SIPAI RASULKHAN USMANKHAN	MS SEJAL K MANDAVIA	SIPAAI AZAMKHAN LALKHAN,PATHAN AKBARKHAN NIYAMATKHAN,SACHORA JAFARHUSAIN ABDULBHAI,PATEL BECHARBHAI BHIKHABHAI,KORVALIYA YAKUBBHAI SHARIFBHAI	
2032	AO/360/2011	7/12/2011	KRUPASHANKER GUNDANRAM JAISWAL,	MR ZUBIN F BHARDA	SUBHASHCHANDRA THAKORBHAI GANDHI,ASHOKBHAI THAKORBHAI GANDHI	
2033	AO/361/2011	30/01/2013	MADARSINH BHIKHAJI SOLANKI,CHANDUBHAI CHHAGANBHAI PRAJAPATI,PRAFULATA RAJARAM SATPAL THROUGH POA RAJARAM SATPAL	(MR NIKHIL S KARIEL)	VENUS LIFE MARKETING INDIA LTD,SANTOSH DABHOLKAR,KUNDANLAL H DAVE,PRADEEP VADILAL SANGHVI,VADILAL RATANSINH SANGHAVI,DHARMENDRA VADILAL,BHAVNABEN RITESHKUMAR BAPAT,MUKESH BALKRISHNA SOLANKI,HITESHKUMAR BHADRESH BAPAT,GHANSHYAM HARILAL DAVE	NOTICE SERVED BY DS,MR ASHISH H SHAH,MR NL RAMNANI
2034	AO/362/2011	20/09/2013	BHARATBHAI SHANTILAL PATEL,SHAILESHBHAI SHANTILAL PATEL,VIJAYBHAI SHANTILAL PATEL	MR JIGAR P RAVAL	PUNJIBEN D/O BHAILALBHAI RAIJIBHAI SOLANKI AND W/O DHULABAHI,CHANDABEN MANIBHAI SOLANKI,JADABEN MANIBHAI SOLANKI,VITTHALBHAI MANIBHAI SOLANKI,GORDHANBHAI MANIBHAI SOLANKI,KANTIBHAI MANIBHAI SOLANKI	MR TRILOK J PATEL
2035	AO/363/2011	13/10/2011	NAVINCHANDRA DAHYABHAI PATEL THROUGH LEGAL HEIRS,LILABEN WIDOW OF NAVINCHANDRA,MAYURBHAI NAVINCHANDRA PATEL,BHAVINBHAI NAVINCHANDRA PATEL,BIJALBEN NAVINCHANDRA PATEL,NIMISHABEN NAVINCHANDRA PATEL,RAJENDRAKUMAR DAHYABHAI PATEL,SUDHABEN DAHYABHAI PATEL	MR PS CHAMPANERI	NARENDRABHAI KANTIBHAI PATEL,	
2036	AO/365/2011	24/09/2014	OIL & NATURAL GAS CORPORATION LTD,ONGC VIDESH LTD	MR AJAY R MEHTA	UDAL RAM,RAJESH SARAWWAT,B P SAHU,BAISWAJEET BANERJEE	RULE SERVED,DS AFF.NOT FILED (R)

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2037	AO/366/2011	13/06/2012	BURHAN FAKHRUDDINBHAI DHILAWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	FARIDABEN SHAUKATALI SAIYED,	NOTICE SERVED,MR MA KHARADI
2038	AO/367/2011	10/9/2013	VALLABHBHAI MOHANBHAI VAGHASIA,GIRDHARLAL VALLABHBHAI VIRADIYA,KISHORBHAI CHHAGANBHAI SANJARIYA,KADVABHAI RAMJIBHAI VIRADIYA,MANJIBHAI KABABHAI GINOYIYA,ANSUBEN VITHALBHAI BABARIYA	MR MRUGEN K PUROHIT	MANIBEN MOHANLAL VAGHASIYA,LIVAVATIBEN MAGANBHAI POSHIYA	PUBLIC PROSECUTOR,NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
2039	AO/368/2011	29/08/2012	HIRABEN MAGANBHAI PATEL THROUGH PRAHLADBHAI A PATEL,BHIKHABHAI MAGANBHAI PATEL THROUGH POA SUNILBHAI B PATEL,RAMBHAI MAGANBHAI PATEL THROUGH POA PRAHLADBHAI A PATE,BABUBHAI MAGANBHAI PATEL THROUGH POA PRAHLADBHAI A PATE,JYOTSNABEN MAGANBAHI PATEL THROUGH POA PRAHLADBHAI A PATE,RAMESHBHAI MAGANBHAI PATEL THROUGH POA PRAHLADBHAI A PATE,SHANKARBHAI MAGANBHAI PATEL THROUGH POA PRAHLADBHAI A PATE,AMBALALBHAI BABABHAI PATEL THROUGH POA PRAHLADBHAI A PATE	MR ASHISH M DAGLI	RATILAL BHAGABHAI PATEL,AMITKUMAR RAMESHBHAI PATEL	,RC JANI & ASSOCIATE
2040	AO/369/2011	14/06/2012	KHODABHAI KACHARABHAI PRAJAPATI,JAYANTIBHAI BABALDAS PRAJAPATI	MR HR PRAJAPATI	RAJENDRABHAI NATHABHAI PATEL,	MR DAKSHESH MEHTA,(MR PRANAV M RAVAL)
2041	AO/370/2011	24/09/2012	M/S ACME PAHRMACEUTICALS PVT LTD,	MR MP PRAJAPATI	DASHRATHBHAI K PATEL,	MR VINOD M GAMARA
2042	AO/371/2011	28/06/2013	AZIZBHAI KARIMBHAI LOHIYA,FIROZ SULEMAN KAZI	MR BM MANGUKIYA,MS BELA A PRAJAPATI	YUSUF MOHAMMED (DECD.),FARIDABEN MOHAMMED,BILAL MOHAMMED,ZUBER MOHAMMED,ISMAIL IBRAHIM,FATIMABEN IBRAHIM,MARIYAMBEN IBRAHIM,AYESHABEN IBRAHIM,KHATIJABEN IBRAHIM,SULEMAN IBRAHIM	
2043	AO/372/2011	27/08/2013	PATEL GORDHANBHAI NATHALAL,	MR SHAKEEL A QURESHI	PATEL HARJIVANBHAI NARANBHAI,	NOTICE SERVED,MR NIRAD D BUCH
2044	AO/374/2011	4/9/2012	MANSUKHLAL RAMJIBHAI GORVADIYA,	(MR UMESH A TRIVEDI)	VITHALDASBHAI VRAJLALBHAI CHHATRALA,NIRMALABEN VITTHALDASBHAI CHHATRALA	MR ASHISH M DAGLI
2045	AO/375/2011	17/07/2012	KUNWARBEN BHALABHAI GADAH,	MR NISARG M DESAI	MALUBEN BHALABHAI,RATNABEN BHALABHAI,JIVABHA MADANBHA,NANBHA NARANBHAI,KHIMRAJBHA NARANBHA,PURABEN BHALABHAI GADHAVI,GANPATSINGH MANGALSINGH JADEJA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR VISHAL C MEHTA,MR. SAHIL M SHAH
2046	AO/376/2011	11/2/2013	MURTAZA ALIKHAN MIRZA,	(MRS VD NANAVATI)	ALIYAVARKHAN MIRZA,TAJSULTAN HUSAINYAVARKHAN,MOHAMMAD NASIBKHAN PATHAN	NOTICE SERVED,(MR MB GANDHI),VIRAL K SHAH
2047	AO/378/2011	25/07/2012	RAJENDRASINH JORUBHAI PARMAR,	MR JM BAROT,MR HARESH H PATEL	JAGDISHBHAI HARILAL SHAH,JAYANTKUMAR PRAGJIBHAI KANABAR,SHAVJIBHAI GOVINDBHAI DETROJA,ANADANI MANSURBHAI JERAJBHAI,MORARJIBHAI DAMJIBHAI HADIYAL,GULAM MUSTUFA NURMAMAD MUMANA,JAHIDBHAI NURMAMAD MUMNA,RUKSHANA NURMAMAD MUMNA,NURMAMAD AAHMAD MUMNA,NARESH NONDHANBHAI HADIYAL	NOTICE SERVED,SERVED BY AFFIX(N),MR NIRAV C THAKKAR,MR BHAVIN J SATWARA
2048	AO/379/2011	19/12/2011	JAISHANKER BAHGWANDAS PRAJAPATI,SAGAR JAISHANKER PRAJAPATI	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION THROUGH THE MUNICIPAL COMMIS,	
2049	AO/380/2011	24/08/2012	DILIPBHAI RASIKBHAI KANABAR THROUGH POA VALLBHABHAI B BHAL,	MR RC KAKKAD	KALABEN VALLBHDAS VIRADIYA,NAROTAMBHAI (NALABHAI) VALLBHDAS VIRADIYA,GIJENDRAKUMAR VALLBHDAS VIRADIYA,HITESHKUMAR VALLBHDAS VIRADIYA,MANJULABEN PRABHUDAS VIRADIYA,RAKESHBHAI PRABHUDAS VIRADIYA,RUPESHBHAI PRABHUDAS VIRADIYA	RULE SERVED,MR AB VYAS,MS.P J.JOSHI
2050	AO/381/2011	25/04/2012	NAGARBHAI JETHABHAI KARNAVAT,	MS ARCHANA R ACHARYA	KESHARBHAI JETHABHAI PATEL (GUDOL),BHIKHABHAI BHAGWANBHAI MOR,BAROT ASHOKUMAR BAKORDAS	

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2051	AO/382/2011	6/8/2013	SHEKHAR RASIKBHAI SOMANI,CHETANBHAI VASANTBHAI DOSHI	MR JA ADESHRA	MAHENDRABHAI NANUBHAI GANDHI,RITABEN MAHENDRABHAI GANDHI,BHAVIN AMRUTBHAI JOSHI,SAILESHBHAI JADAVBHAI TANTI,MAHESHBHAI BABUBHAI HIRPARA	NOTICE SERVED,MR DHAVAL D VYAS
2052	AO/383/2011	1/7/2014	BALLUBHAI LALLUBHAI NAIK (DESAI),	MR RC KAKKAD	KIRANBHAI BABUBHAI DESAI,KANTABEN NANUBHAI DESAI,MAHESHBHAI NANUBHAI DESAI,ASHOKBHAI NANUBHAI DESAI,SURESHBHAI NANUBHAI DESAI,SUSHILABEN WD/O BABUBHAI LALLUBHAI,JAYESHKUMAR BABUBHAI DESAI,RAJENDRAKUMAR BABUBHAI DESAI	HL PATEL ADVOCATES
2053	AO/384/2011	13/12/2011	MALTI HARSHADBHAI SHAH,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SURE SAFETY, A BUSINESS FIRM,NASHITHBHAI DAND,ANUPREETA NISHITHBHAI DAND	MR JAIDEEP B VERMA,MR MIHIR H PATHAK
2054	AO/385/2011	23/10/2013	DHRUV DINESHBHAI PATEL,	MR RITURAJ M MEENA	NAGINBHAI SOMABHAI PATEL,LILABEN CHANDUBHAI PATEL D/O SOMABHAI BAKORBHAI PATEL,PREMILABEN NATUBHAI PATEL D/O SOMABHAI BAKORBHAI PATEL,SOMABHAI ALIAS CHUNIBHAI BAKORBHAI PATEL,INDRAVADAN SOMABHAI PATEL,BHAILALBHI BALUBHAI PATEL,DINESHBHAI BALUBHAI PATEL	,RULE SERVED,(MS SK VISHEN),MR JIGAR P RAVAL
2055	AO/386/2011	20/03/2013	RAMESHBHAI BABUBHAI BODARIA,	MR VIMAL M PATEL	KESHARBEN D/O PARBATBHAI LIMBASIYA,LAXMIBEN D/O PARBATBHAI LIMBASIYA,SAMJUBEN D/O PARBATBHAI LIMBASIYA,MANJUBEN D/O PARBATBHAI LIMBASIYA,PARBATBHAI RAGHUBHAI LIMBASIYA,DIWALIBEN W/O PARBATBHAI LIMBASIYA,VITTHALBHAI CHANDUBHAI LIMBASIYA,NITABEN D/O CHANDUBHAI LIMBASIYA,DAKSHABEN D/O CHANDUBHAI LIMBASIYA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR AK TRIVEDI
2056	AO/388/2011	27/07/2018	SOLANKI UKABHAI TALSIBHAI,	MR VIKRAM J THAKOR	RASIKBHAI VALJIBHAI DABHI (DECD.) THROUGH LEGAL HEIRS,VILASHBEN WD/O RASIKBHAI VALJIBHAI,JYOTIBEN (MINOR) D/O RASIKBHAI VALJIBHAI THORUGH VILJIBHAI,SULABEN WD/O VALJIBHAI,KALUBHAI VALJIBHAI DABHI,RAMESHBHAI VALJIBHAI DABHI,LILABEN VALJIBHAI W/O BATUBHAI RALSIBHAI,PURIBEN VALJIBHAI W/O TAPUBHAI,NANDUBEN VALJIBHAI,RUPABEN VALJIBHAI (DECD) THROUGH LEGAL HEIRS,BHAGVANBHAI LALJIBHAI KOLI-PATEL,BHARATBHAI BHAGVANBHAI KOLI-PATEL,SANGITABEN BHAGVANBHAI KOLI-PATEL,VILASHBEN BHAGVANBHAI KOLI-PATEL,KAILASHBEN BHAGWANBHAI KOLI-PATEL,MUKESHBHAI BHAGVANBHAI KOLI-PATEL	,UNSERVED EXPIRED (R),MR RJ GOSWAMI
2057	AO/389/2011	1/2/2012	JIGNABEN VASHRAMBHAI RABADIA,SUNITABEN D/O DEVSHIBHAI HAPALIA W/O DINESHBHAI DOBARIA	M/S S G ASSOCIATES	BHARATBHAI MAVJIBHAI DODIYA,	HL PATEL ADVOCATES
2058	AO/390/2011	10/11/2011	MILAN AMRUTLAL HARIYA,MINOR AYUSHI MILAN HARIYA,MINOR KUSHANG MILAN HARIYA	MR PREMAL R JOSHI	NITA MILAN HARIYA,NAVANGAR CO-OPERATIVE BANK LTD	
2059	AO/391/2011	11/11/2011	THAKOR BIJALBHAI BHOJABHAI (DECD.), THRO'LEGAL HEIR,THAKOR BHALABHAI BIJALBHAI,THAKOR RANSIBHAI SABALABHAI,THAKOR VISABHAI SHAMBHUBHAI,THAKOR VASUBHAI KHODABHAI (DECD), THRO' LEGAL HEIRS,DHANJIBHAI VASUBHAI THAKOR,THAKOR NAMUBHAI VASUBHAI,THAKOR RAMSIBHAI VARSABHAI	MR HARSHAD J SHAH	RANGE FOREST OFFICER,COLLECTOR	
2060	AO/392/2011	10/11/2011	INTERNATIONAL EXPORTS,	DR RAJESH H ACHARYA	EAGLE INTERNATIONAL,JANUS GLOBAL TRADE PVT.LTD	,(MR RR SHAH)

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2061	AO/393/2011	3/7/2012	LILABEN W/O MOTIBHAI ARJANBHAI BHARWAD,MANUBEN D/O MOTIBHAI ARJANBHAI BHARWAD	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMUBHAI MOTIBHAI BHARWAD,SENDHABHAI MOTIBHAI BHARWAD,KANUBHAI MOTIBHAI BHARWAD,MATAMBHAI MOTIBHAI BHARWAD,GOPALBHAI MOTIBHAI BHARWAD,CHAGANBHAI MOTIBHAI BHARWAD,BHAGUBHAI MOTIBHAI BHARWAD,MUKESHBHAI MOTIBHAI BHARWAD,MADHU INDUSTIES THRP ITS DIRECTOR,MOHANLAL CHATRABHUJ AGRAWAL,SUSHIKUMAR MOHANLAL AGRAWAL,TUSHARBHAI DOLATBHAI BHRAMBHATT	RULE SERVED,MR AMAR N BHATT,(MR A J PATEL),MR IH SYED,MR BHARAT BHAVSAR
2062	AO/394/2011	26/12/2011	KHANDUBHAI PUNABHAI TANDEL,	MR AMIT N PATEL	KRISHNAVADAN THAKORBHAI DESAI,PADMA HARSHADRAY DESAI,RAMESHCHANDRA THAKORBHAI DESAI,ANIL THAKORBHAI DESAI,PUSHPABEN PRAMODBHAI DESAI,BHARTIBEN JITENDRABHAI DESAI,KIRANBHAI THAKORBHAI DESAI,DEEPAK JAIKISHANDAD RANA,ASHOK PARSHOTTAM RANA,VITTHALBHAI LALUBHAI TANDEL,BHAGWANBHAI LALUBHAI TANDEL,AMRUTBHAI LAUBHAI TANDEL,KAUSHIK NANUBHAI TANDEL	,MR DILIP L KANOJIYA
2063	AO/395/2011	8/1/2014	DAXABEN D/O CHANDULAL MULSHANKAR PUROHIT AND WIFE OF MAHESHK,	MR JIGAR M PATEL	TARUNKUMAR CHANDULAL PUROHIT,VIPULKUMAR CHANDULAL PUROHIT,JAYESHKUMAR CHAKKADDAS,ANILKUMAR SHANTILAL DECD.THRO HEIRS,RANJANBEN ANILKUMAR GANDHI WD/O LATE ANILKUMAR S.GANDHI,SHILPA SANJAYBHAI KAPASI D/O LATE ANILKUMAR S.GANDHI,KINNARI MRUGESHBHAI SHAH D/O LATE ANILKUMAR SHANTILAL GANDH,BIJLI JAYENBHAI SHAH D/O LATE ANILKUMAR SHANTILAL GANDHI,BINA ALPESHBHAI SHAH D/O LATE ANILKUMAR SHANTILAL GANDHI,MAULI ANILKUMAR GANDHI,KALAJI MANAJI,BHIKHIBEN KALAJI,DINESH KALAJI,HARESH KALAJI,THAKOR RANCHOHODJI KALAJI,JAYESHBHAI AMBALAL PATEL,RASHMIKANT KACHARABHAI MAKWANA,RAJESHBHAI SHAKARBHAI PRAJAPATI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR JC VYAS,MR SP MAJMUDAR,MR VIMAL A PUROHIT
2064	AO/396/2011	14/02/2013	HITESH HARGOVINDRAI TAHILRAMANI,DHARMISHTHABEN HARGOVINDRAI TAHILRAMANI,DIMPLE HITESH TAHILRAMANI	MR DILIP L KANOJIYA	PRAVINCHANDRA MANILAL MODI,RAJESH PRAVINCHANDRA MODI,VIJAY PRAVINCHANDRA MODI,SUNIL PRAVINCHANDRA MODI	,MS. SHAILI A KAPADIA
2065	AO/397/2011	19/12/2011	BHUMIBEN MANOJBHAI THAKKER,	MR RUSHABH R SHAH	LABHUBEN RASIKBHAI CHANDARANA,	
2066	AO/398/2011	19/06/2012	THAKORBHAI MANIBHAI ROHIT,	MR MAULIK G NANAVATI	PRAVINBHAI NARANBHAI PATEL,BHAILALBHAI MANUBHAI VANKAR,GANGABEN MANUBHAI VANKAR,DAKSHABEN RAMESHBHAI VANKAR,BHAVESH RAMESHBHAI VANKAR (MINOR) THROUGH DAKSHABEN RAME,MANISHA RAMESHBHAI VANKAR (MINOR) THROUGH DAKSHABEN RAME,VANITA RAMESHBHAI VANKAR (MINOR) THROUGH DAKSHABEN RAMESHBHA	,MR JAYRAJ CHAUHAN
2067	AO/399/2011	4/3/2013	SHANTABEN WD/O DINUBHAI NATHABHAI THROUGH POA KAMLESHBHAI M,SHARADBHAI DINUBHAI PATEL THROUGH POA KAMLESHBHI MANUBHA,NAVINBHAI DINUBHAI PATEL THROUGH POA KAMLESHBHAI MANUBH,AMRISHBHAI DINUBHAI PATEL THROUGH POA KAMLESHBHAI MANUBH	MR HARSHADRAY A DAVE	GREEN GARDEN FAMRS PVT LTD,	(MR A J PATEL)

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2068	AO/400/2011	4/3/2013	BELABEN D/O VITTHALBHAI MOTIBHAI PATEL THROUGH POA KAMLESHBH,BHARGAVIBEN D/O VITTHALBHAI MOTIBHAI PATEL THROUGH POA KAMLE,VITTHALBHAI MOTIBHAI PATEL(DECD)THROUGH LEGAL HEIRS,VIDHYABEN WD/O VITTHALBHAI MOTIBHAI THROUGH POA KAMLESHBHAI,RAJESHBHAI VITTHALBHAI MOTIBHAI THROUGH POA KAMELSHBHAI M BH,DHARMESHBHAI VITTHALBHAI MOTIBHAI THROUGH POA KAMLESHBAI M B,BELABEN VITTHALBHAI MOTIBHAI THROUGH POA KAMLESHBHAI M BHAD,BHARGAVIBEN VITTHALBHAI MOTIBHAI THROUGH POA KAMLESHBHAI M B	MR HARSHADRAY A DAVE	GREEN GARDEN FAMRS PVT LTD,	

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2069	AO/401/2011	16/11/2011	RAJNJITBHAI JASHUBHAI PATEL (DECD.) THROUGH LEGAL HEIRS,NIRANJANABEN WD/O RANJITBHAI THROUGH POA KAMLESHBHAI M BHAD,DHARMENDRABHAI RANJITBHAI THORUGH POA KAMLESHBHAI M BHAD,AARTIBEN D/O RANJITBHAI THROUGH POA KAMLESHBHAI M BHAD,RAMESHBHAI JASHUBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,NAVINBHAI JASHUBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,GHANSHYAMBHAI JASHUBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,MINABEN JASHUBHAI PATEL THROUGH POA KAMLESHBHAI M BHADRANWAL,SAROJBEN JASHUBHAI PATEL THROUGH KAMLESHBHAI M BHADRANW,ARUNABEN JASHUBAHI PATEL THROUGH POA KAMLESHBHAI M BHAD,KASHMIRABEN JASHUBHAI PATEL THROUGH POA KAMLESHBHIA M BHAD,VINABEN JASHUBHAI PATEL THROUGH POA KAMLESHBHAI M BHADRANWAL,MANIBEN WD/O JASHUBHAI MOTIBHAI PATEL THROUGH POA KAMLESHBHA,KAMLESHBHAI MANUBHAI PATEL,GHANSHYAMBHAI PARSOTTAMBHAI PATEL THROUGH POA KAMLESHBHAI M,BHASKAR PARSOTTAMBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,JAYRAMBHAI MANUBHAI PATEL THROUGH POA KAMLESHBHAI M BHADRANW,AVINASHBHAI MANUBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,RAMESHBHAI RAVJIBHAI PATEL (DECD) THROUGH LEGAL HEIRS,DEVYANIBEN WD/O RAMESHBHAI THROUGH POA KAMLESHBHAI M BHAD,KINNAR RAMESHBHAI THROUGH POA KAMLESHBHAI M BHADRANWALA (PAT,SURAJBEN RAVJIBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,HARSHADBHAI RAVJIBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,CHADRAKANTBHAI HARIHARBHAI PATEL THROUGH POA KAMLESHBHAI M B,VITTHALBHAI MOTIBHAI PATEL THROUGH POA KAMLESHBHAI M BHAD,HARKANTBHAI HIRALAL PATEL (DECD) THROUGH LEGAL HEIRS,VASUMATIBEN WD/O HARKANTBHAI THROUGH KAMLESHBHAI M BHADRANW,HARINI HARKANTBHAI PATEL THROUGH KAMLESHBHAI M BHADRANW,VIHAR HARKANTBHAI PATEL THROUGH POA KAMLESHBHAI M BHADRANWAL,TUSHAR HARKANTBHAI PATEL THROUGH POA KAMLESHBHAI M BHADRANWA,YOGENDRA HIRALAL PATEL THROUGH KAMLESHBHAI M BHADRANWALA (PA,SURESHBHAI HIRALAL PATEL THROUGH KAMLESHBHAI M BHADRANWLA (P,AMRISHBHAI DINUBHAI PATEL THROUGH KAMLESHBHAI M BHADRANW,KUSUMBEN BABUBHAI PATEL THROUGH KAMLESHBHAI M BHADRANW	MR HARSHADRAY A DAVE	GREEN GARDEN FAMRS PVT LTD,	
2070	AO/402/2011	4/3/2013	RANJITBHAI JASHUBHAI PATEL,NIRANJANABEN WD/O RANJITBHAI,DHARMENDRABHAI RANJITBHAI,AARTIBEN RANJITBHAI PATEL,RAMESHBHAI JASHUBHAI PATEL,ROSHA WD/O RAMESHBHAI,NAVINBHAI JASHUBHAI PATEL,GHANSHYAMBHAI JASHUBHAI PATEL,MINABEN JASHUBHAI PATEL,SAROJBEN JASHUBHAI PATEL,ARUNABEN JASHUBHAI PATEL,KASHMIRABEN JASHUBHAI PATEL,VINABEN JASHUBHAI PATEL,MANIBEN WD/O JASHUBHAI MOTIBHAI PATEL	MR HARSHADRAY A DAVE	MEGH SUTRA FARMS PVT LTD,	

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2071	AO/403/2011	4/3/2013	JASHODABEN PARSOTTAMBHAI PATELTHRO' KAMLESHBHAI MANUBHAI BHA,HARISHCHANDRA HARIHARBHAI PATEL THRO'HARISHCHANDRA HARIHARBH	MR HARSHADRAY A DAVE	GREEN GARDEN FAMRS PVT LTD,	
2072	AO/404/2011	4/3/2013	RAMESHBHAI RAVJIBHAI PATEL THR' HEIRS,DEVYANIBEN WD/O RAMESHBHAI,KINNARBHAI RAMESHBHAI PATEL,SURAJBEN RAVJIBHAI PATEL THRO'KAMLESHBHAI MANUBHAI BHAD,HARSHADBHAI RAVJIBHA PATEL	MR HARSHADRAY A DAVE	GREEN GARDEN FAMRS PVT LTD,	(MR A J PATEL)
2073	AO/405/2011	4/3/2013	DHARMENDRABHAI RANJITBHAIPATELTHRO'POA KAMLESHBAI MANUBHAI,VITTHALBHAI MOTIBHAI PATEL SINCE DECEASED THRO HIS HEIRS,VIDHYABEN WD/O VITTHALBHAI THRO' POA KAMLESHBHAI MANUBHAI,RAJESHBHAI VITTHALBHAI PATEL THRO'POA KAMLESHBHAI MANUBHAI,BELABEN VITTHALBHAI PATEL THRO'POA KAMLESHBHAI MANUBHAUI,DHARMESHBHAI VITTHALBHAI PATELTHRO'POA KAMLESHBHAI MANUBHAI,BHARGAVIBEN VITTHALBHAI PATEL THRO'POA KAMLESHBHAI MANUBHAI,SUSHILABEN HARIBHAI PATEL THRO'POA KAMLESHBHAI MANUBHAI,HAREKRUSHNABHAI REVANBHAIPATELTHRO' POA KAMLESHBHAI MANUBHAI	MR HARSHADRAY A DAVE	GREEN CITY FARMS PVT. LTD.,	(MR A J PATEL)
2074	AO/406/2011	4/3/2013	SAROJBEN BABUBHAI PATEL THRO'POA KAMLESHBHAI MANUBHAI,PRAVINABEN BABUBHAI PATEL THOR' POA KAMLESHBHAI MANUBHAI,KUSUMBEN WD/O BABUBHAI AMTHABHAI PATEL THRO'POA KAMLESH MANU	MR HARSHADRAY A DAVE	DHANSUTRA FARMS PVT. LTD.,	
2075	AO/407/2011	4/3/2013	KAMLESHBHAI MANUBHAI PATEL THRO' POA KAMLESHBHAI MANUBHAI,AVINASHBHAI MANUBHAI PATEL THRO'POA KAMLESHBHAI MANUBHAI	MR HARSHADRAY A DAVE	GREEN GARDEN FAMRS PVT LTD,	(MR A J PATEL)
2076	AO/408/2011	4/3/2013	GOVIND CO. OP. FARMING SOCIETYLTD. THROUGH POA KAMLESHBHAI,	MR HARSHADRAY A DAVE	DAISY GARDEN FARMS PVT LTD,	
2077	AO/409/2011	4/3/2013	HARKANTBHAI HIRALAL PATEL SINCE DECEASED THROUGH HIS HEIRS,VASUMATIBEN WD/O HARKANTBHAI PATEL,HARINIBEN HARKANTBHAI PATEL THROUG POWER OF ATTORNEY,NIVAR HARKANTBHAI PATEL THROUGH POWER OF ATTORNEY,TUSHARBHAI HARKANTBHAI PATEL THRO POWER OF ATTORNEY HOLDER,YOGENDRABHAI HIRALAL PATEL THRO POWER OF ATTORNEY HOLDER,SURESHBHAI HIRALAL PATEL THRO POWER OF ATTORNEY HOLDER	MR HARSHADRAY A DAVE	LILI GARDEN FARMS PVT LTD,	
2078	AO/410/2011	4/3/2013	DHARMENDRABHAI RANJITBHAI PATEL THROUGH POA KAMLESHBHAI MANU,VITTHALBHAI MOTIBHAI PATEL THROUGH POA KAMLESHBHAI MANU,SUSHILABEN HARIBHAI PATEL THROUGH POA KAMLESHBHAI MANUBHAI,HAREKRUSHNABHAI REVANBHAI PATEL THROUGH POA KAMLESHBHAI MANU	MR HARSHADRAY A DAVE	GREEN FLOWERS FARMS PVT. LTD.,	(MR A J PATEL)
2079	AO/411/2011	4/3/2013	SAVITABEN NATHABHAI PATEL SINCE DECD. THRO HER HEIRS,KIRITBHAI CHANDULAL PATEL THRO'POA KAMLESHBHAI MANUBHAI,GHANSHYAMBHAI PURUSHOTTAMBHAI PATEL SINCE DECD. THRO HEIRS,AMITABEN @ ANJANABEN WD/O GHANSHYAMBHAI THRO POA KAMLESH,BHASKARBHAI PURUSHOTAMBHA PATEL THRO POA KAMLESHBHAI MANUBHA	MR HARSHADRAY A DAVE	VARSHARUTU FAMRS PVT LTD,	(MR A J PATEL)

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2080	AO/412/2011	8/10/2013	HIREN KANUBHAI PATEL,	MR PARTHIV B SHAH	SOTHAJI BECHARAJI THAKOR (DECD.) THROUGH LEGAL HEIRS,DASHRATHBHAI SOTHAJI,NATUBHAI SOTHAJI,ASHOKBHAI SOTHAJI,MANUJI SOTHAJI,LASIBEN SOTHAJI,JASIBEN SOTHAJI,MALAJI BEHCARJI DECEASED THROUGH,REKHABEN MALAJI DECD.,VIKRAMBHAI MALAJI -HEIRS OF RESPONDENT NO.,ASHOKJI MALAJI HEIRS OF RESP.NO.,SHAKIBEN MALAJI,GANESHJI BECHARJI,BABUJI BECHARJI SINCE DECEASED,CHAMPABEN WD/O BABUJI BEHCARJI,KANUJI BABUJI,DINESHJI BABUJI,TRILOKBHIA RAMANBHAI PARIKH,NAVNITBHAI SHAMLBHAI BRAHMBHATT,JITUBHAI MANIBHAI AMIN	,RULE NOT RECD BACK,RULE SERVED,SERVED BY AFFIX. (R)
2081	AO/413/2011	20/03/2013	PARBATBHAI RAGHUBHAI LIMBASIYA,DIWALIBEN WIFE OF PARBATBHAI LIMBASIYA,VITTHALBHAI CHANDUBHAI LIMBASIYA,NITABEN D/O CHANDUBHAI LIMBASIYA,DAKSHABEN D/O CHANDUBHAI LIMBASIYA	MR ANUJ K TRIVEDI	KESHARBEN D/O PARBATBHAI LIMBASIYA,LAXMIBEN D/O PARBATBHAI LIMBASIYA,SAMJUBEN D/O PARBATBHAI LIMBASIYA,MANJUBEN D/O PARBATBHAI LIMBASIYA,RAMESHBHAI BABUBHAI DOBARIA	MR MEHUL S SHAH,(MR SURESHM SHAH),MR VIMAL M PATEL
2082	AO/414/2011	20/12/2011	DILIPBHAI KESHAVLAL JANI,	MR AMIT V THAKKAR	HIMMATBHAI MADHUBHAI GONDALIYA,SHAPURJI BHIKHAJI JABBAR,,BAHADURBHAI BHIKHAJI JABBAR,FIROZBHAI BHIKHAJI JABBAR,FARIDABEN WD/O NAISIR BHIKHAJIJABBAR,SYRUS NAUSIR JABBAR,GAV NAISIR JABBAR,MEHRU D/O BHIKHAJI HIRJI JABBAR,RAVI D/O BHIKHAJI HIRJI,NALIN KANAIYALAL MEHTA,VITTHALBHAI KHODABHAI GONDALIYA,JIVRAJBHAI MEGHJIBHAI SUHANIYA	,MS KJ BRAHMBHATT

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2083	AO/415/2011	3/3/2014	AJITSINH DANUBHAI JADAV THROUGH GOVINDBHAI D PATEL,MAGANBHAI JADAVBHAI SUTARIA THROUGH GOVINDBHAI D PATEL	MR NK MAJMUDAR	BALVANTSINH RAMSINGBHAI MORI,VALJIBHAI KARAMSHIBHAI,LAXMIBEN WIDOW OF BABUBHAI HARIBHAI PATEL,HASMUKHBHIA BABUBHAI PATEL,SAVITABEN BABUBHAI PATEL,JAYANTIBHAI BABUBHAI,DAHYABHAI BABUBHAI,RAJUBHAI BABUBHAI,JAGDISHBHAI BABUBHAI,SHIV CO-OP HOUSING SOCIETY LTD. THROUGH PRESIDENT, KALUBH,ARVINDBHAI BABUBHAI BALAR,GHANSHYAMBHAI RAVJIBHAI PATEL,ALKESHBHAI CHANDRAKANTBHAI MULANI,RAKESHBHAI DAVJIBHAI PATEL,SUMANBHAI MAGANBHAI PATEL,RAJENDRABHAI C TAILOR,ANANDBHAI V. SHAH,DIPAKBHAI TRAMBAKESHWAR JOSHI,PUSHPABEN MAGO,CHIMANBHAI MAGANBHAI PATEL,DEVDATBHAI M. PATEL,SUSHILABEN B. PATEL,ASHOKBHAI R.PATEL,SHAILESHBHAI KANTIBHAI BHAGAT,RAJESHBHAI CHHOTUBHAI PATEL,JIGYABEN K. BHATT,PANNA BABAN M.,RAJNIKANTBHAI NATWARLAL MALKHODA,JASHUMATIBEN V. SHAH,GAJENDRABHAI PATEL,SHILABEN SASHIKANT DESAI,ANILKUMAR MOHNALAL RANA,VIRESHBHAI MOHANBHAI CHAHVALA,PRAJAYKUMAR KISHORCHANDRA SHASTRI,BIRJUBHAI JAYBHARATBHAI JOSHI,MUKESHCHANDRA SHANTILAL PATEL,BHARATBHAI RAMNALAL NAYAK,BABUBHAI PARSHURAMBHAI DAVE,DIVYESHBHAI JAYANTIBHAI SHAH,PIYUSHBHAI RAMANLAL DESAI,ASOKBHAI DHANSUKHLAL JETHWA,A.C. PATNI,UDAYKUMAR NARENDRABHAI DESAI,JAYESHKUMR MANILAL KANIYA,DILIPBHAI UKABHAI PATEL,SURAJ PALACE CO-OP HOUSING SOCEITY LTD.,M/S DHAVAL CORPORATION RAMESHBHAI NARANBHAI BALAR,M/S ABHISHEK CORPORATION JAYANTIBHAI HARJIBHAI BARVAID,LABHUBEN LAXMANBHAI DUNGRANI	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,UNSERVED EXPIRED (N),DELETED,MR NM KAPADIA
2084	AO/416/2011	16/11/2011	HANSRAJBHAI RAMJIBHAI RAIYANI,	MR BHAVIN S RAIYANI	MANSUKHBHAI PARSHOTTAMBHAI NASIT,MADHUBEN MANSUKHBHAI NASIT	
2085	AO/417/2011	5/7/2013	MAHAVIRLAL SHAKERLAL JAIN,	MR JR SHAH	NIRANJANBHAI MANILAL PANDYA,THE AHMEDABAD MUNICIPAL SERVANT SOCIETY	MR HARSHADRAY A DAVE,MS JIRGA D JHAVERI

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2086	AO/418/2011	14/06/2012	KANTABEN D/O DECD.BAPUJI JESANGJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BIKHAJI BAPUJI,AMBARAM SENDHAJI (DECD.) THROUGH LEGAL HEIRS,BALUBEN WD/O AMBARAM SENDHAJI,JITENDRAKUMAR S/O AMBARAM SENDHAJI,MAHESJI S/O AMBARAM SENDHAJI,GITABEN D/O AMBARAM SENDHAJI,MAGHIBEN D/O AMBARAM SENDHAJI W/O KANUJI,RAMAJI S/O SENDHAJI,DAHIBEN SENDHAJI,PUNJAJI JESANGJI (DECD) THROUGH LEGAL HEIRS,DASHRATHJI S/O PRATAPJI PUNJAJI THAKOR,ARAJANJI S/O PRATAPJI PUNJAJI THAKOR,LAXMANJI S/O PUNJAJI JESANGJI,BALDEVJI S/O PUNJAJI JESANGJI,BHIKHIBEN D/O PUNJAJI JESANGJI,REVABEN WD/O PRAHLADJI PUNJAJI,BODIBEN PRAHLADJI PUNJAJI,RAMESHJI PRAHLADJI PUNJAJI,RAMJI MANGAJI THAKOR (DECD.) THROUGH LEGAL HEIRS,ISHWARJI RAMJI THAKOR,GAURAV RAMANBHAI PATEL,KANAIYALAL GOVINDBHAI PATEL,MANDABEN BABULAL TRIVEDI WIFE OF UJJAWAL NARESHRAI VORA,GANPATJI MATHRUJI THAKOR,BABUJI UMEDJI THAKOR,PRASHANT NATVARLAL PATEL	,NOTICE SERVED BY DS,MR AMRISH K PANDYA,MR NACHIKET A DAVE
2087	AO/419/2011	9/4/2014	SHAH SUDHABEN WD/O KANTILAL TAHKORLAL,SHAH PARESHKUMAR KANTILAL	MR. BAKUL S PANCHAL	PINABEN WD/O KAMLESHKUMAR KANTILAL SHAH,	MR DHARMESH V SHAH,MR RAJEN R DELIWALA
2088	AO/420/2011	9/4/2014	SHAH SUDHABEN WD/O KANTILAL TAHKORLAL,SHAH PARESHKUMAR KANTILAL	MR. BAKUL S PANCHAL	PINABEN WD/O KAMLESHKUMAR KANTILAL SHAH,	MR DHARMESH V SHAH
2089	AO/421/2011	18/03/2014	BACKBONE ENTERPRISE LTD,	MR VIMAL M PATEL	PRATISH MAGANLAL KARA,DEEPAK MAGANLAL KARA,SHILPA DEEPAK KARA,DHRUTI PRATISH KARA,CHIRAG KIRITKUMAR PATEL HIMSELF AND AS MANAGING DIRECT	(MR VM PANCHOLI),MR HARSHIL C DATTANI
2090	AO/422/2011	9/10/2013	SHRI RANG INFRASTRUCTURE PVT.LTD.,	MR AMAR N BHATT	KAILAS KALYAN CREATORS PVT.LTD,	(MRS VD NANAVATI)
2091	AO/423/2011	11/12/2012	M/S NOVELTY POWER & INFRATEC PVT LTD,	MS M O NARSINGHANI	M/S EVE GROUP OF COMPANY,	MR PARTH S TOLIA
2092	AO/425/2011	25/11/2011	KAGDI RAZIYABANU RASIDMIYA,	MR DHARMESH V SHAH	NATWARLAL NARSHIBHAI PARMAR,MANUBHAI DHYABHAI PARMAR	,MR M T SAIYAD
2093	AO/426/2011	9/7/2012	NATVARBHAI MAGANBHAI PATEL,	KEDAR B BINIWALE	RAIBEN MOHANBHAI BARIYA,RAMESHBHAI MOHANBHAI BARIYA,SAVITABEN MOHANBHAI WIFE OF MOHANBHAI MANIBHAI,SAVITABEN WIDOW OF MANIBHAI MOHANBHAI,HASMUKHBHAI MOHANBHAI BARIYA,RAMANBHAI MOHANBHAI BARIYA,JASHODABEN MOHANBHAI WIFE OF PARSHOTTAM KHODSING,VARSHABEN MOHANBHAI BARIYA WIFE OF RAMANBHAI GABESING,NATUBHAI SHANKERBHAI PATEL,RANCHHODBHAI MAGANBHAI PATEL	
2094	AO/428/2011	17/11/2016	BHAVESH BABUBHAI HUMBAL,	(MR A J PATEL)	CHIMANLAL GOPALDAS PATEL,JITENDRAKUMAR CHIMANLAL PATEL,RAJENDRAKUMAR CHIMANLAL PATEL	RULE SERVED BY DS,MR PARTHIV A BHATT
2095	AO/429/2011	21/09/2012	JAGDISHBHAI HAMIRBHAI TOLIYA(BHARWAD),	MR HARSHIL C DATTANI	VALLABHBHAI HANSARAJBHAI CHHABHAYA,PRAVINBHAI GIRDHARBHAI SAVALIY,PARESHKUMAR KANTILAL MANDAVIYA,HITENDRA MOHANBHAI GHETIYA,GAFARBHAI AMADBHAI SUMRA	NOTICE SERVED BY DS

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2096	AO/430/2011	3/8/2015	KISHORIBA PRAVINSINH ZALA,JAYPALSINH PRAVINSINH ZALA	MR PRATIK Y JASANI	SHAILESHBHAI MAHESHCHANDRA BHATT,KAMLESHBHAI MAHESHCHANDRA BHATT,CHAGANBHAI BHALABHAI,MAVJIBHAI BHALABHAI,MANIBEN BHALABHAI,KANABHAI BHALABHAI,KHEMIBEN KANABHAI,DIPAK KANABHAI,BHANUBEN KANABHAI,LABHUBEN KANABHAI,RASILABEN KANABHAI,DEVABHAI BHALABHAI	,NOTICE SERVED,SERVED BY AFFIX(N),DELETED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
2097	AO/431/2011	3/5/2016	VAHATBHAI @ VASANTBHAI LALJIBHAI BHIMANI,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	KISHORE POPATBHAI KHENI,ARVINDBHAI PUNABHAI HIRPARA,NATUBHAI MADHUBHAI NAKRANI	
2098	AO/432/2011	23/11/2011	DEVENDRABHAI BECHARDAS PATEL,	MR SUREN M SHAH	SATISHBHAI SAMAL KHRISTI,	
2099	AO/434/2011	19/12/2011	DHAMESH RAMNIKLAL MEHTA,HETALBEN VASANTLAL SANGHVI THROUGH POA DHARMESH R MEHTA	MR NM KAPADIA	JAGDISHBHARTHI D GUSAI (DECD) THROUGH GUSAI JYOTSNABEN JAGDI,GUSAI MANISHA JAGDISHBHATHI,GUSAI JIGHNA JAGDISHBHATHI,GUSAI SANDEEP JAGDISHBHARTHI,GUSAI HEENA JAGDISHBHARTHI,GUSAI JANAK JAGDISHBHARTHI,THE MAMLATDAR,TALATI-CUM-MANTRI,SUB-REGISTRAR	
2100	AO/435/2011	19/12/2012	RATILAL HIRJIBHAI POPAT OF JAMNAGAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DEVANAND SAMATBHAI RUDACH OF JAMNAGAR,	NOTICE SERVED,MR PUNAM G GADHVI
2101	AO/436/2011	3/7/2014	HEIRS & LEGAL REPRESENTATIVES OF LATE SHREE MANSURBHAI MOHAS,MOHAMAD UL BAKIR MANSURBHAI MASTER,SAMINABEN D/O MANSURBHAI MOHASINBHAI MASTER W/O YUSUFBHAI AB,M/S. M A MASTER & CO.,PARTNER & MANAGER OF M A MASTER & CO.- MOHAMMAD UL BAKIR	MR VIPUL S MODI	AZIZBHAI MOIZBHAI MASTER,	MR KEYUR A VYAS
2102	AO/437/2011	31/08/2012	HEIRS OF DECD GUNVANTBHAI JETHALAL PATEL,KALPESH GUNVANTBHAI PATEL,NILUBEN GUNVANTBHAI PATEL	MR JR SHAH	ATUL JANAKBHAI PATEL HEIRS OF DECD JANAKBHAI JETHAL,MANOJ JANAKBHAI PATEL HEIRS OFDECD JANAKBHAI JETHABHAI PATEL,CHANDRAMAULI ATULKUMAR PATEL,CHAIRMAN/SECRETARY,JILLA REGISTRAR SHRI SAHKARI MANDALIS(SAHER)	,(MR MB GANDHI),MR CHINMAY M GANDHI
2103	AO/439/2011	7/8/2012	ZAVERSANG RAJABHAI SOLANKI (PURABIA),	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEMANTSANG RAJABHAI SOLANKI (PURABIA),RANJITSANG RAJABHAI SOLANKI(PURABIA),RELIANCE JAMNAGR INFRASTUCTURE LTD,DY COLLECTOR,STATE OF GUJARAT,PARVATIBEN RAJA,KANJI JESANG GOHIL,MANSANG KANJI,KANCHANBEN KANJI,PRAVINSANG KANJI,PRATAPSANG KANJI,RAMESHSANG KANJI,VIJAYSINH UMEDSANG,AJITSINH UMEDSINH,KARANSINH UMEDSINH	GOVERNMENT PLEADER,NOTICE SERVED,NANAVATI ASSOCIATES,MR NEHAL R JOSHI
2104	AO/440/2011	5/7/2012	ASHWINBHAI DAHYABHAI PATEL,MAHENDRABHAI HIRABHAI PATEL,MAFATBHAI BHAGWANBHAI PATEL,SHANKERBHAI DEVCHANDBHAI PATLE,RAMESHBHAI MOTIBHAI PATEL,SOMABHAI DEVCHANDRABHAI PATEL,DHARMENDRABHAI JOITARAM PATEL	VIRAL K SHAH	BHIKHAJI JESANGJIHAKOR,SENGHAJI SHANKERJI THAKOR,SMT. BALUBEN BHIKHAJI THAKOR,MANGAJI BHIKHAJI THAKOR,KANUJI BHIKHAJI THAKOR,SAJJANBEN BHIKHAJI THAKOR,CHAKUBHAI GOVINDBHAI DESAI,KANUBHAI NANAKBHAI JETHWANI	MR KV SHELAT,MR PANKAJ K SONI
2105	AO/441/2011	23/06/2014	SUMANBHAI MANUBHAI PATEL,	MR NIKUNT K RAVAL	DINESHKUMAR NATHALAL PATEL,MANGAJI PUNAJI THAKOR	(MR A J PATEL)
2106	AO/442/2011	17/06/2014	VALLABHBHAI MULJIBHAI DESAI,JITENDRABHAI VALLABHABHAI DESAI,RADHABEN D/O VALLABHBHAI DESAI,PRABHABEN D/O VALLABHBHAI DESAI,HANSABEN D/O VALLABHBHAI DESAI	MR BHARAT JANI	VALLABHBHAI SHAMBHAI SAVALIYA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
2107	AO/443/2011	27/06/2012	RAJESHBHAI JIVRAMBHAI DESAI,	MR BS KHATANA	KALUJI KARSANJI,ASHOKKUMAR KALUJI,MINABEN KALUJI,MANUBHAI PRABHUDAS PATEL,ANAND INFRASTRUCTURE PVT. LTD	DS AFF.NOT FILED (N),MR ABHAYKUMAR P SHAH

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2108	AO/444/2011	8/5/2014	MOHAMMED JUNED UMAR GENERAL,	MR. RADHESH Y VYAS	NANDLAL MADHABHAI KALSARIYA,NANDLAL PANDAV,CHANDUBHAI DAHYABHAI,HANSABEN W/D OF RAMESHBHAI DAHYABHAI,ASHESHKUMAR RAMESHBHAI,VIJAYBHAI RAMESHBHAI,NITABEN RAMESHBHAI	NOTICE SERVED BY DS,MR MA KHARADI,MR ASPI M KAPADIA
2109	AO/445/2011	26/06/2012	TARULATBEN SHANABHAI PARMAR,BIRENBHAI SHANABHAI PARMAR	MR P A MEHD	DHABUBEN WD/O SHANKARJI THAKORE,VISAJI SDHANKARJI THAKORE,ISHWARJI SHANKARJI THAKORE,SHANGHAJI SHANKARJI THAKORE,MANAJI SHANKARJI THAKORE,THANAJI SHANKARJI THAKORE,KANJIBHAI SHANKARJI THAKORE,UDAYSINH SHANKARJI THAKORE (DECD),MINABEN WD/O UDAYSINH SHANKARJI THAKORE,MAYABEN DAUGHTER OF UDAYSINH SHANKARJI THAKORE,LAXMIBEN DAUGHTER OF SHANKARJI THAKORE,CHAMPABEN DAUGHTER OF SHANKARJI THAKORE,RAGHVENDRASINH DHARMENDRASINH CHUDASMA	
2110	AO/446/2011	3/10/2012	VIJAYSINH DILAVARSINH PARMAR,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	JIKABHAI JERAMBHAI MAKWANA,BODHABHAI LAKHABHAI DEVIPUJAK,HIFABHAI LAKHABHAI DEVIPUJAK,NARENDRABHAI ARJUNBHAI RATHOD,STATE OF GUJARAT,COLLECTOR, BHAVNAGAR.,DEPUTY COLLECTOR,MAMLATDAR,TALATI-CUM-MANTRI	GOVERNMENT PLEADER,NOTICE SERVED,MR VISHWAS S DAVE
2111	AO/447/2011	28/06/2013	JEEVATIBEN WIFE OF BHIKABHAI & DAUGHTER OF POOJABHAI KHODABH,LR OF DECD MENABEN D/O POOJABHAI KHODABHAI BHALABHAI MAFATHB,LR OF DECD MENABEN D/O POOJABHAI KHODABHAI, JESIBEN MAFATHBH,LR OF DECD MENABEN D/O POOJABHAI KHODABHAI, GEETABEN MAFATBH	(MR PRANAV M RAVAL),MR VIJAY H NANGESH,MR TARUN L PRAJAPATI	LEELUBEN PUNJABHAI,SUMUBEN WD/O KARSANBHAI PUNJA BHAI,MALJEEBHAI KARSANBHAI,HARJEEBHAI KARSANBHAI,LEELABHAI KARSANBHAI,JAMANBEN KARSANBHAI,JATANBEN KARSANBHAI,BHAGWANBHAI BABABHAI,SHRI SWAMINARAYAN SHIJEE BAPA GADDI THRO AUTHORIZED TRUSTEE	NOTICE SERVED,MR ANKUR Y OZA,MR KAMLESH S KOTAI
2112	AO/448/2011	22/07/2013	MAHIDA GAJRABEN ARJUNSINH,MAHIDA ANANDBEN ARJUNSINH,MAHIDA UDESINH ARJUNSINH,MAHIDA KUSUMBEN ARJUNSINH,MAHIDA JITABEN, WIDOW OF MANHARSINH,MAHIDA RANJANBEN MANHARSINH,MAHINDRA SURENDRASINH MANHARSINH,MAHINDRA RAJENDRASINH,MAHIDA REKHABEN MANHARSINH	MR SHITAL R PATEL	REKHABEN JAYNARAYAN SINGHAL,SHIKHA NININ SINGHAL	NOTICE SERVED
2113	AO/449/2011	22/07/2013	VAGHELA DHARMENDRASINH RANJITSINH,	MR DILIP L KANOJIYA	REKHABEN JAYNARAYAN SINGHAL,SHIKHA NININ SINGHAL THROUGH JAYNARAYAN D SINGHAL,MAHIDA GAJRABEN ARJUNSINH,MAHIDA ANANDBEN ARJUNSINH,MAHIDA UDESINH ARJUNSINH,MAHIDA KUSUMBEN ARJUNSINH,MAHIDA JITABEN WD/O MANHARSINH,MAHIDA RANJANBEN MANHARSINH,MAHINDRA SURENDRASINH MANHARSINH,MAHINDRA RAJENDRASINH,MAHIDA REKHABEN MANHARSINH	
2114	AO/450/2011	22/07/2013	MAHIDA GAJRABEN ARJUNSINH,MAHIDA ANANDBEN ARJUNSINH,MAHIDA UDESINH ARJUNSINH,MAHIDA KUSUMBEN ARJUNSINH,MAHIDA JITABEN WD/O MANHARSINH,MAHIDA RANJANBEN MANHARSINH,MAHINDRA SURENDRASINH MANHARSINH,MAHINDRA RAJENDRASINH,MAHIDA REKHABEN MANHARSINH	MR SHITAL R PATEL	REKHABEN JAYNARAYAN SINGHAL -,SHIKHA NININ SINGHAL - THRO' POA, SHRI JAYNARAYAN DHANRAM,VAGHELA DHARMENDRASINH RANJITSINH	NOTICE SERVED,MR MITUL K SHELAT
2115	AO/451/2011	19/12/2011	VALJI ALIAS PARBAT SHAMJI PATEL(PINDORIA),	(MR NALIN K THAKKER)	RAMJI SHAMJI PATEL(PINDORIA),LALJI SHAMJI PATEL(PINDORIA),VASANTKUMAR MANJI THAKKAR,HIMMATBHAI LILADHAR DAMA	

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2116	AO/452/2011	9/12/2013	RAHUL NARHARDAN SHYAMAL,	MR ANSHIN H DESAI	HARIJAN BHIKABHAI VASTABHAI,MAHENDRASINH HAKUBHA GOHIL,BAKUBA KHEMJIBHAI KHERADIYA,MANOHARSINHJI RAJMALJI PARMAR	MR NILESH A PANDYA,MR HARESH H PATEL,MS G R VIJAYALAKSHMI
2117	AO/453/2011	27/04/2012	MINAXIBEN VARDHILAL SHAH,	(MR VM PANCHOLI)	SAVITABEN WD/O KHODABHAI GOPALDAS,RAJESHKUMAR HARIBHAI PATEL,MAHESHKUMAR HARIBHAI PATEL,AJAYBHAI GIRISHBHAI (MINOR) THROUGH THEIR GUARDIANS,TUSHAR GIRISHBHAI (MINOR) THROUGH THEIR GUARDIANS,PREMILABEN WD/O ISHWARBHAI GOPALBHA PATEL,NARESHKUMAR ISHWARBHAI PATEL,KALPESHBHAI ISHWARBHAI PATEL,NIKITABEN GIRISHBHAI PATEL,KAPILABEN JASHVANTLAL SHAH,KUMUDCHANDRA JASHWANTLAL SHAH,BHUPENDRAKUMAR JASHVANTLAL SHAH,JAYSHRIBEN BHUPENDRAKUMAR SHAH,NAINABEN KUMUDCHANDRA SHAH,NITESHKUMAR JASHVANTLAL SHAH,VARSHABEN NITESHKUMAR SHAH,MULJIBHAI DEVSHIBHAI SOLANKI,RAJENDRA BHUPATRAY TRIVEDI,MAGANLAL DEVSHIBHAI KATHIRIYA,DHIRUBHAI DEVSHIBHAI KATHIRIYA	MS MITA S PANCHAL
2118	AO/454/2011	7/10/2013	ATLANTA LIMITED,	MR MANAV A MEHTA	N G REALTY PRIVATE LIMITED,NARSINH G. PATEL,NAGIN G. PATEL,KALPATARU HOMES LTD.	,NANAVATI ASSOCIATES
2119	AO/455/2011	10/10/2012	CHAMPABEN AMARSHIBHAI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA,MR K S CHANDRANI	MOHANBHAI POPATBHAI KOLI,VIPULKUMAR VANJIBHAI PATEL,MOTO TILES PRIVATE LIMITED,TRAMBAKBHAI SHIVLAL FEFAR,,MAHENDRAKUMAR TRAMBAKBHAI FEFAR,,MANOJBHIA RAMBAKBHAI FEFAR,RANCHHODBHAI KANAKBHAI DETROJA,AMRUTLAL SHIVLALBHAI KORAT,VIPULBHAI VANJIBHAI PADALIYA,ASHOKBHAI MAHADEVBHAI LOTIYA,HASMUKHBHAI BHAVANBHAI PATEL,DHANJIBHAI JERAMBHAI KAMATIYA,MANHARLAL SHIVLALBHAI FEFAR,MAHESHBHAI RANCHHODBHAI DETROJA	NOTICE SERVED,MR ASHISH H SHAH,MR NEERAJ J VASU,MR JIGAR M PATEL
2120	AO/456/2011	27/08/2012	GOBARBHAI JETHABHAI VAGHASIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	PARVATI PRINTS,CHHAGANBHAI BHADABHAI VAGHASIYA,HIRENBHAI CHHAGANBHAI VAGHASIYA,VALJIBHAI LALJIBHAI DAWARA,KAUSHIKBHAI LALJIBHAI DAWARA	NOTICE SERVED BY DS,MR DM THAKKAR
2121	AO/457/2011	9/7/2012	PANKAJBHAI NAGJIBHAI PATEL,	MR AB MUNSHI	POPATBHAI BHIKHABHAI DESAI,GHANSHYAMBHAI SAVJIBHAI PATEL,RAMESBHAI MANJIBHAI DAVRA	,MR DILIP L KANOJIYA
2122	AO/458/2011	9/7/2012	CHETANBHAI BABUBHAI PATEL,	MR AB MUNSHI	POPATBHAI BHIKHABHAI DESAI,NAGJIBHAI KANJIBHAI PATEL,KALUBHAI HARIBHAI PATEL,RAMESBHAI MANJIBHAI DAVRA	,MR DILIP L KANOJIYA
2123	AO/459/2011	9/7/2012	PANKAJBHAI NAGJIBHAI PATEL,	MR AB MUNSHI	RAMESBHAI MANJIBHAI DAVRA,POPATBHAI BHIKHABHAI DESAI,GHANSYAMBHAI SAVJIBHAI PATEL,BABUBHAI KANJIBHAI PATEL	,MR DILIP L KANOJIYA
2124	AO/460/2011	9/7/2012	CHETANBHAI BABUBHAI PATEL,	MR AB MUNSHI	RAMESBHAI MANJIBHAI DAVRA,POPATBHAI BHIKHABHAI DESAI,NAGJIBHAI KANJIBHAI PATEL,BABUBHAI KANJIBHAI PATEL	,MR DILIP L KANOJIYA
2125	AO/461/2011	9/8/2012	DILIPBHAI JETHALAL PATEL,	MR MAHESH BHAVSAR	PANKAJ SURYAKANT TRIVEDI,	MR JAYANT P BHATT
2126	AO/463/2011	13/12/2011	VYAS NISHBEN AMRUTLAL,VYAS MOHANIBEN AMRUTLAL THROUGH VYAS NISHABEN AMRUTLAL	MR MANISH M KAUSHIK	JYOTSNABEN AMRUTLAL,DAXABEN AMRUTLAL	
2127	AO/464/2011	13/09/2012	JAYENDRA CHEM-DYE, VATVA THROUGH BHUPENDRA S PATEL,	MR HEMANT B RAVAL	COMPETANT OFFICER, R M & OTHERS OF G I D C,G I D C	MR RUTVIJ M BHATT

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2128	AO/465/2011	27/09/2013	CHAUHAN RATANSINH DEEPSINH,CHAUHAN LAXMANBHAI DEEPABHAI,CHAUHAN KOYAJIBHAI MANGALBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	CHAUHAN DEEPABHAI MANGALBHAI,CHAUHAN NATUBHAI DEEPSINH,CHAUHAN VITTHALBHAI DEEPSINH,CHAUHAN RAMESHBHAI DEEPABHAI,CHAUHAN JASHWANTBHAI DEEPSINH (DECD) THROUGH LEGAL HEIRS,CHAUHAN CHAMPABEN WD/O JASHWANTBHAI DEEPSINH,CHAUHAN ILABEN JASHWANTBHAI (MINOR) THROUGH CHAUHAN CHAMP,CHAUHAN NIMISHABEN JASHWANTBHAI (MINOR) THROUGH CHAUHAN CHAM,ANILBHAI JASHWANTBHAI (MINOR) THROUGH CHAUHAN CHAMPABEN,BIRENBHAI NARENDRAKUMAR SHAH	,NOTICE SERVED BY DS,NANAVATI ASSOCIATES
2129	AO/466/2011	17/11/2016	HUSEN SAHAB SARKULLA SAIYAD,FIROZABEN BASIRBHAI SHAIKH,ILABEN HIRALAL PATEL	MR MEHUL SHARAD SHAH	MOHMED HANIF AHMED BADAT,GULAM HUSEN DAVJI BADAT,MOHMED DAVJI BADAT,ABDUS SAMAD MOHMED JASAT	MR DIGANT M POPAT
2130	AO/467/2011	21/12/2011	DANDI SALT PVT LTD,RAM NIWAS HUKAM CHAND GUPTA - DIRECTOR - M/S DANDI SALT PVT,NEERAJ KUMAR AGGARWAL - DIRECTOR - M/S DANDI SALT PVT LTD	MR MB GOHIL	INDO BRINE INDUSTRIES LTD,	MR PRATIK Y JASANI
2131	AO/468/2011	28/02/2020	BHARAT NARAYANDAS THAKKAR,CHANDANIBEN BHARATKUMAR THAKKAR,BHAGVATIBEN RAMESHKUMAR THAKKAR	T K GURNANI	MASRAJI DANAJI HARIJAN,LERIBEN JAGMALBHAI HARIJAN,JIVANSINH MANISINH SOLANKI,SOMABHAI REVABHAI PATEL,RANSINH BHARATSINH DEVDA,MAFATLAL BHAGVANDAS MODI	,MR DIPAN DESAI,MR PRATIK Y JASANI,MR SHAKTI S JADEJA,MS VYOMA K JHAVERI
2132	AO/469/2011	24/09/2012	SANGITABEN MUKESHBHAI PATEL,	(MR PARESH M DARJI)	SHAKRIBEN WD/O BALUJI VIRAJI THAKOR,CHAMPABEN DAUGHTER OF BALUJI VIRAJI THAKOR,KALPESHJI BHIKAJI THAKOR,HARSHADJI BHIKAJI THAKOR	RULE SERVED,MR JV VAGHELA
2133	AO/470/2011	19/12/2011	PARAKH AGRO INDUSTRIES LTD,	MR YJ TRIVEDI	SAMRAT NAMKEEN PRIVATE LIMITED,	DR RAJESH H ACHARYA
2134	AO/471/2011	18/02/2013	RUPVIJAYSINH CHANDRASINH PARMAR,	MR NV GANDHI,MR HM JADEJA	SHAILESHBHAI BALVANTRAI DESAI,SHIRISHBHAI BALVANTRAI DESAI,SANJAY BALVANTRAI DESAI,KISHORE GUPTE	MR BY MANKAD,(MR A J PATEL)
2135	AO/472/2011	8/11/2012	JYOTI TEXTILE PRIVATE LTD THRO MANAGING DIRECTOR,	MR NV GANDHI	RONAK PROCESSOR THRO PROPRIETOR,	(MR BR GUPTA),MR VIVEK B GUPTA
2136	AO/473/2011	19/12/2011	PREMJIBHAI KHODABHAI PATEL,SHARDABEN K LAKHANI THRO'POA PREMJIBHAI K PATEL	MR SANDIP M PATEL	ANTUBHAI DAHYABHAI VORA,	MR VILAS G GOSWAMY
2137	AO/474/2011	8/7/2013	NASIMKHAN AJIZKHAN PATHAN,SARIF GAFURBHAI SARSODIYA	MR PM BHATT	MAHENDRAHASAN KASAMBHAI CHEJARA,	MR MURALI N DEVNANI
2138	AO/475/2011	30/11/2012	GIRENDRA RAMNIKLAL SHAH,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	RAMNIKLAL KHANDUBHAI DESAI,BHARTIBEN KHANDUBHAI,RAMILABEN KHANDUBHAI,MAHESHBHAI ALIAS MAHENDRABHAI S/O SHANTABEN GOPALJI DESAI,RAMESHBHAI S/O LALITABEN MAGANBHAI DESAI,HARSHBEN D/O LALITABEN MAGANBHAI DESAI,GIRISHBHAI S/O LALITABEN MAGANBHAI DESAI,BANKIMCHANDRA RAMESHBHAI NAYAK,PRAKASHBHAI RAMESHBHAI NAYAK,BHASKARBHAI RAMESHBHAI NAYAK,PARIMAL B NAYAK,NILESHBHAI SHUKLA	NOTICE SERVED,(MR PRABHAV A MEHTA)

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2139	AO/476/2011	25/06/2014	PATEL NISHANT VIKRAMBHAI,	MR MRUGEN K PUROHIT	RAMABHAI SHANKARBHAI BHOI,H U F OF DECEASED BUDHABHAI PUNAMBHAI I E SHANTABEN WD/O,RAJNIKANT SAMSUNBHAI KHRISTI THROUGH ADMINISTRATOR,L R OF JOHNBHAI SHIVLALBHAI KHRISTI,NELSANBHAI JOHNBHAI KHRISTI THROUGH ADMINISTRATOR,JUSTINABEN JOHNBHAI KHRISTI THROUGH ADMINISTRATOR,PRABHAVATIBEN JOHNBHAI KHRISTI THROUGH ADMINISTRATOR,AMIRABEN JOHNBHAI KHRISTI THROUGH ADMINISTRATOR,INDUMATIBEN JOHNBHAI KHRISTI THROUGH ADMINISTRATOR,SATYAVATIBEN JOHNBHAI KHRISTI THROUGH ADMINISTRATOR	,NOTICE SERVED BY DS,MR VASANTS SHAH
2140	AO/477/2011	25/06/2012	MEHMOODBHAI MOHD.SHARIF HAVELIWALA,SHAINAPARVIN MOHD.YUSUF KANSARA,VAGHELA NATUBHA BHAVUBHA,SALIMBHAI ABDULREHMAN SHAIKH	VIRAL K SHAH	VIKRAMBHAI SARTANBHAI DESAI,MAFAJI VIRAJI (DECD.) THROUGH LEGAL HEIRS,KASHIBEN MAFAJI,RALBEN MAFAJI,RUKHIBEN MAFAJI,MANGUBEN MAFAJI,BACHUJI MAFAJI,BABIBEN MAFAJI,MANGAJI MAFAJI,DINAJI MAFAJI,MALIBEN WD/O GABHAJI MAFAJI,SANJAY S/O GABHAJI MAFAJI,HANSABEN D/O GABHAJI MAFAJI,HIRABEN D/O GABHAJI MAFAJI,MOHD.YUSUF MOHD.RAMZAN KANSARA,VIKRAMSINH BHAVSINH VAGHELA	,NOTICE NOT RECD BACK,NOTICE SERVED BY DS,MR JIGAR M PATEL
2141	AO/478/2011	1/8/2012	PATEL RAJENDRAKUMAR @ CHETANBHAI HARMANBHAI,	MR NK MAJMUDAR	PATEL JAGDISHBHAI VITHALBHAI,PATEL VITHALBHAI JESANGBHAI	NOTICE SERVED BY DS
2142	AO/479/2011	10/9/2012	OMAR FAROOK KHAN ABDUL RAZAQ KHAN,	MR SIRAJ R GORI	RUBINA CHAMAN FIROZ KHAN,BEENA NILESH MODI,BRANCH MANAGER	,NOTICE NOT RECD BACK
2143	AO/480/2011	26/12/2011	TARAL SATISHBHAI SHAH,	MR PARTHIV B SHAH	PRAHLADJI DAHYAJI (DECD.) THROUGH LEGAL HEIRS,BHARATJI PRAHLADJI,KAPILABEN D/O PRAHLADJI DAHYAJI,HANSABEN D/O PRAHLADJI DAHYAJI,AJITJI PRAHLADJI,MANUJI PRAHLADJI,RAJKUMAR MOTUMAL KUKREJA,MUKESHBHAI MAGANBHAI PATEL,JAKSHIBHAI DAHYABHAI BHARWAD	
2144	AO/481/2011	26/12/2011	TARAL SATISHBHAI SHAH,	MR PARTHIV B SHAH	PRAHLADJI DAHYAJI (DECD) THROUGH LEGAL HEIRS,BHARATJI PRAHLADJI,KAPILABEN D/O PRAHLADJI DAHYAJI,HANSABEN D/O PRAHLADJI DAHYAJI,AJITJI PRAHLADJI,MANUJI PRAHLADJI,RAJKUMAR MOTUMAL KUKREJA,MUKESHBHAI MAGANBHAI PATEL,JAKSHIBHAI DAHYABHAI BHARWAD	
2145	AO/482/2011	11/3/2014	SUKHDEVBHAI MAGANBHAI PATEL,KAPILABEN SUKHDEVBHAI PATEL,LALJIBHAI SUKHDEVBHAI PATEL,ANILBHAI SUKHDEVBHAI PATEL,PRAKASHBHA SUKHDEVBHAI PATEL	MR RAVINDRA SHAH,MRS KANAN R SHAH	PATEL HASMUKHBHAI MAGANBHAI,PATEL GANPATBHAI MAGANBHAI,PATEL DASHRATHBHAI MAGANBHAI	NOTICE UNSERVED,RULE NOT RECD BACK,RULE SERVED,HL PATEL ADVOCATES
2146	AO/483/2011	13/07/2012	YAKUBKHAN GULABKHAN PATHAN,	MR NIRAD D BUCH,MR RUTURAJ NANAVATI	THE POLICE COMMISSIONER,STATE OF GUJARAT	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
2147	AO/484/2011	9/7/2012	POPATBHAI BHIKHABHAI DESAI,	MR DILIP L KANOJIYA	PANKAJBHAI NAGJIBHAI PATEL,RAMESHBHAI MANJIBHAI DAVRA,GHANSHYAMBHAI SAVJIBHAI PATEL,BABUBHAI KANJIBHAI PATEL	
2148	AO/485/2011	9/7/2012	POPATBHAI BHIKHABHAI DESAI,	MR DILIP L KANOJIYA	CHETAN BABUBHAI PATEL,RAMESHBHAI MANJIBHAI DAVRA,NAGJIBHAI KANJIBHAI PATEL,BABUBHAI KANJIBHAI PATEL	
2149	AO/486/2011	9/10/2013	AHMEDABAD DISTRICT PANCHAYAT THROUGH DISTRICT DEVELOPMENT,	MR HS MUNSHAW	RAJDEEP RESTAURANT NOORBANU M KHOJA,GOVT.OF GUJARAT THROUGH DISTRICT COLLECTOR,AHMEDABAD MUNICIPAL CORPORATION	,MR HARSHADRAY A DAVE
2150	AO/487/2011	13/04/2012	NISHABEN VISHALBHAI SHARMA,VISHAL PURANCHAND SHARMA	MR MEHUL S SHAH,(MR SURESHM SHAH)	JOLLY JOSE KERIKUNDAN,	

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2151	AO/488/2011	23/08/2012	PATEL PARESHBHAI RANCHHODBHAI,PATEL PANKAJBHAI RANCHHODBHAI,PATEL VIKRAMBHAI BABABHAI,PATEL VASUBHAI LALJIBHAI,PATEL RAMESHBHAI LALJIBHAI	MR TEJAS P SATTA	JASHVANTSINH SARDARSINH RATHOD,	MR JV VAGHELA,MR HB CHAMPAVAT
2152	AO/489/2011	14/06/2012	MOHANBHAI DAHYABHAI TANDEL,	MR ADIL R MIRZA	THE PRESIDENT/SECRETARY,SUNIL B NAYAK,OIL & NATURAL GAS COMMISSION LTD	
2153	AO/490/2011	4/7/2012	KANJI BHACHU AHIR,	MR BY MANKAD	JENTILAL NARAN CHOTARA,KIRAN LALJIBHAI SORATHIYA,LARSEN AND TOUBRO LIMITED,LARSEN AND TOUBRO LIMITED,LARSEN AND TOUBRO LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR JIGAR M PATEL,MR ARPIT P PATEL
2154	AO/491/2011	18/06/2012	BADA NANJI NAGAJI,	(MR NALIN K THAKKER)	SUTAR DIWALIBEN HARI,SUTAR DHARAMSHI HARI	MR BY MANKAD
2155	AO/492/2011	13/03/2013	PREMIBEN DHANABHAI BHATI (MARWADI) W/O DHANABHAI GIGABHAI BH,	MS KRUTI J VORA	DHANABHAI GIGABHAI BHATI (MARWADI),HIRIBEN D/O LALABHAI,DEPUTY EXECUTIVE ENGINEER (SHRI PATHAK SAHEB)	,MR.HARDIK B SHAH
2156	AO/493/2011	22/07/2013	SANGHVI SHANTILAL MULAJILAL SAVLA,THAKARSHI KESHAVJI GADA,KESHAVJI MANEK GADA,SHAMJIBHAI NARSINHBHAI DAND	BHARGAV KARIA & ASSO	CHIMANLAL MOHANLAL OD (BELDAR),DEVABHAI CHIMANLAL OD (BELDAR),RUKHIBEN CHIMANLAL OD (BELDAR),KANCHANBEN CHIMANLAL OD (BELDAR)	,(MR MAHENDRA K PATEL)
2157	AO/494/2011	22/07/2013	SANGHVI SHANTILAL MULAJILAL SAVLA,THAKARSHI KESHAVJI GADA,KESHAVJI MANEK GADA,SHAMJIBHAI NARSINBHAI DAND	BHARGAV KARIA & ASSO	POPATBHAI MOHANLAL OD (BELDAR),KANUBHAI POPATBHAI OD (BELDAR),CHHAGANBHAI POPATBHAI OD (BELDAR),MAGANBHAI POPATBHAI OD (BELDAR),KAILASBEN POPATBHAI OD (BELDAR)	(MR MAHENDRA K PATEL)
2158	AO/495/2011	16/08/2012	BHAGWANJIBHAI KURJIBHAI BHALARA,	MR RUTVIJ S OZA	PUNJABHAI KARABHAI KARAVADRA MER,POLABHAI KARABHAI KARAVADRA MER,RAMABHAI KARABHAI KARAVADRA MER,KESHUBHAI MENANDBHAI KARAVADRA MER,RAJUBHAI MENENDBHAI KARAVADRA MER,PUTIBEN MENANDBHAI KARAVADRA MER W/O HARDASBHAI ODEDARA	MR HASIT H JOSHI
2159	AO/496/2011	5/5/2014	PUNAJI MANGAJI THAKOR,MAHESH PARSHOTTAMBHAI THAKOR L.R.OF PARSHOTTAMBHAI THAKOR,RANJITBHAI PARSHOTTAMBHAI THAKOR L.R.OF PARSHOTTAMBHAI THAKO,KALPESHBAHI PARSHOTTAMBHAI THAKOR L.R.OF PARSHOTTAMBHAI THAK,BHUPATBHAI PARSHOTTAMBHAI THAKOR L.R.OF PARSHOTTAMBHAI THAKO,SONALBEN D/O PARSHOTTAMBHAI THAKOR L.R.OF PARSHOTTAMBHAI THA,JADIBEN WD/O PARSHOTTAMBHAI THAKOR L.R.OF PARSHOTTAMBHAI THA	HL PATEL ADVOCATES	BHAGWANJI ALIAS ISHWARJI THAKOR L.R.OF RANCHODJI LILAJI THAK,	MR VIKRAM J THAKOR
2160	AO/497/2011	13/09/2012	SWAPANALOK OWNERS ASSOCIATION,	NANAVATI ASSOCIATES	RAMESH CHANDRA VALLABHRAM MISTRY,GANESHJI ATAJI THAKORE,AMRUTJI MANAJI THAKORE,GOVAJI MANGAJI THKORE,RAMSAGAR INFRASTRUCTURE PVT. LTD.	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR KAUSHAL D PANDYA,MR D J MAHALE
2161	AO/498/2011	10/2/2012	RANJANBEN LAXMANBHAI BADMALIYAL.R.LAXMANBHAI P BADMALIYA,CHETANBHAI LAXMANBHAI BADMALIYA L.R.OF LAXMANBHAI P BADMALIY,UDAYBHAI LAXMANBHAI BADMALIYA L.R.OF LAXMANBHAI P BADMALIYA,KIRANBEN LAXMANBHAI BADMALIYA L.R.OF LAXMANBHAI P BADMALIYA,SHANTABEN POPATBHAI BADMALIYA L.R.OF LAXMANBHAI P BADMALIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	ICICI LOMBARD GENERAL INSURANCE CO LTD,NILESHBHAI PRABHUDAS AADROJA	,MR VIBHUTI NANAVATI
2162	AO/502/2011	31/08/2012	ASHOKBHAI KARSANBHAI JOSHI,	MR AR THACKER	TARSHIBHAI VASHRAMBHAI PATEL,	NOTICE SERVED,(MR DEVARSHI D VAIDYA)
2163	AO/503/2011	31/08/2012	ASHOKBHAI KARSANBHAI JOSHI,	MR AR THACKER	HEMANTBHAI VASHRAMBHAI PATEL,	NOTICE SERVED,(MR DEVARSHI D VAIDYA)
2164	AO/1/2012	26/07/2012	SALIMKHAN JUMMAKHAN PATHAN,	MS HETVI H SANCHETI	SAFVAN ASSOCIATION - THROUGH SECRETARY,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR

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2165	AO/2/2012	25/09/2012	VIRAL HASMUKHRAJ AJMERA,	MR JIGAR M PATEL	KESARISINH CHAGANBHAI GOHIL,PRATAPSINH CHAGANBHAI GOHIL,SAVITABEN CHAGANBHAI GOHIL,LILABEN CHAGANBHAI GOHIL,PUNAMBEN CHAGANBHAI GOHIL,KASHIBEN WD/O BHAILALBHAI CHAGANBHAI GOHIL,GIRVATBHAI BHAILALBHAI GOHIL,BALVANTBHAI BHAILALBHAI GOHIL,RAMILABEN BHAILALBHAI GOHIL,MUNNIBEN BHAILALBAHI GOHIL	NOTICE UNSERVED,MR AMAR D MITHANI,MR MEHUL S SHAH,(MR SURESHM SHAH)
2166	AO/3/2012	23/02/2012	PRASHANT PRABHAKAR ABHONKAR,	MR KARTIK V PANDYA	VINAYAKRAO PARSHURAM JADAV,TARABEN PADHRINATH CHAUHAN,SHANTILAL MANILAL PATEL,HEENABEN HARESHBHAI PATEL,SHANTABEN BHAGUBHAI PATEL,CHANDANKUMAR RAMSING,GAURANG MANILAL NOTIYA,BALKRISHNA NAVNEETLAL SHAH,MEETABEN BALKRISHNA SHAH,JAYSHREEBEN VINAYKUMAR SHAH,VINAYBHAI VIPINCHANDRA SHAH,JYOTIBHAI MANILAL MENAGAR,NIRANJANBHAI DINESHBHAI BHAGAT,VRAJESH N DESAI,VINUBHAI NARSINHBHAI PARMAR,RASHMIKABEN NARSINHBHAI PATEL,BASANTKUMAR SHALIGRAM SHAH,SHREEMATI KRISHNABEN BASANTKUMAR SHAH,KONAPUR KISHANRAV PRAHLADRAV	,MR TRILOK J PATEL
2167	AO/4/2012	31/01/2012	MINAXI JIVATLAL KOTHARI,	MR HARSHADRAY A DAVE	NARMADABEN WD/O LALLUBHAI DEVJIBHAI,DIPAKBHAI LALLUBHAI PATEL,JAGDISHBHAI LALLUBHAI PATEL,RASIKBHAI LALLUBHAI PATEL,SEVANTILAL RAVCHAND SANGHVI,RAMILABE SEVANTILAL SANGHVI THROUGH SEVANTILAL R SANGHVI,SHREYAS SEVANTILAL SANGHVI THROUGH SEVANTILAL R SANGHVI,ABHAY SEVANTILAL SANGHVI THROUGH SEVANTILAL R SANGHVI,AMIT SEVANTILAL SANGHVI THROUGH SEVANTILAL R SANGHVI,SHAMJIBHAI KHIMJIBAHI PATEL,ARUNBHAI SHAMJIBHAI PATEL,BABUBAHI ISHWARDAS PATEL,MANGUBHAI BABUBHAI PATEL,SHAILESHBAHI NAGARBHAI PATEL,GOVINDBHAI MAGANBHAI PATEL,SIDDHCHAKR ESTATE PVT LTD THROUGH DIRECTOR KALPESH R,LAVJIBHAI SHAMJIBHAI PATEL,VALJIBHAI CHHAGANBHAI NAVDIA,BHARATBHAI BALUBHAI GHELANI (H U F),DEVANG GANESHBHAI VAGHASIYA,HASMUKHBHAI ARJANBHAI VAGHASIYA,VALLABHBHAI BHIMJIBAHI KEVADIYA,DAMJIBHAI BHIMJIBHAI KEVADIYA	
2168	AO/5/2012	29/06/2012	CHHOTUSINH MORARBHAI PARMAR,	MR ZUBIN F BHARDA	PRAFULKUMAR JETHABHAI PATEL,YOGESHKUMAR VIDHYASAGAR PATEL THROUGH PRAFULKUMAR J PATEL,UDAYKUMAR VIDHYASAGAR PATEL THROUGH PRAFULKUMAR J PATEL,JAYSHREE AJAYKUMAR PATEL THROUGH PRAFULKUMAR J PATEL,NARENDRASINH DILIPSINH CHAUHAN,VIPULKUMAR JAYSINH PARMAR	,MR MUKESH H RATHOD
2169	AO/6/2012	12/1/2012	EAGLE INTERNATIONAL,JANUS GLOBAL TRADE PVT LTD	(MR RR SHAH)	INTERNATIONAL EXPORTS,TRADE MATE EXPORTS	,DR RAJESH H ACHARYA
2170	AO/7/2012	15/02/2012	M/S DANDI SALT PVT LTD,SHRI RAM NIWAS HUKAM CHAND GUPTA,NEERAJ KUMAR AGGARWAL	MR MB GOHIL	M/S INDO BRINE INDUSTRIES LTD,CHIRAI SALT (INDIA) PVT LTD	,MR PRATIK Y JASANI

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2171	AO/9/2012	20/06/2013	CHIMANLAL ALIAS CHIMANJI FULAJDECD.THRO POA KANUJI C THAKOR,KANUBHAI ALIAS KANUJI CHIMANJITHAKOR,SMT.SAROJBEN CHIMANLALW/O SHRIANILBHAI B.THAKOR,SMT.VASANTIBEN CHIMANLAL W/O SHRI DINESHBHAI S.KHANT	MR UDAY R BHATT	TRISHULAM CO-OPERATIVE HOUSING SOCIETY LTD,	MS LILU K BHAYA
2172	AO/10/2012	21/08/2012	JASWANTIBEN BABULAL PARTNERSHIP FIRM,	MR ASHISH M DAGLI	HIRABA NIRUBHA @ NIRVANTSINH JADEJA,BALBHADRASINH NIRUBHA @ NIRVANTSINH JADEJA,JAYRAJSINH NIRUBHA @ NIRVANTSINH JADEJA,RAJENDRASINH NIRUBHA @ NIRVANTSINH JADEJA,PURANSINH NIRUBHA @ NIRVANSINH JADEJA,RASIKBA BALBHADRASINH JADEJA,MEENABA JAYRAJSINH JADEJA,HANSABA KALUBHA JADEJA,JAYENDRAKUMAR RASIKLAL BAVARIA	NOTICE SERVED,DS AFF.NOT FILED (N),BHARGAV KARIA & ASSO
2173	AO/11/2012	24/01/2012	PIPAVAV ENERGY PVT LTD THROUGH AUTHORISED SIGNA.,	MR. P. T. CHACKO,MR. D. P. KINARIWALA	MAHESHBHAI NATHABHAI DHAKHADA,VASANTBEN W/O NATHABHAI UNADBHAI DHAKHADA,NATHABHAI UNADBHAI DHAKHADA,JETHSURBHAI UNADBHAI DHAKADA	
2174	AO/12/2012	19/06/2012	DIPAK JAYANTILAL DAVE,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PUSHPABEN MAHENDRABHAI KATESHIYA,HITESH MANSUKHBHAI KATESHIYA	NOTICE NOT RECD BACK,NOTICE SERVED,(MR RM PARMAR),MR HITESH V PATEL
2175	AO/14/2012	7/8/2013	GOPALKRUSHNA GAUSHALA TRUST - THROUGH TRUSTEES - GOVINDBHAI,MAGANBHAI MADHAVJIBHAI PATEL,RAMJIBHAI BHAGVANJIBHAI LIKHIYA,NANUBHAI HIRJIBHAI PATEL,DILUBHAI TALSHIBHAI LIKHIYA	MR ZUBIN F BHARDA,MR HEMANT MAKWANA	SOMAJI NATHAJI THAKOR (DECD.),KANTIJI SOMAJI THAKOR,VIMALABEN SOMAJI THAKOR,LALAJI NATHAJI THAKOR (DECD),KHODAJI LALAJI THAKOR,RAMANJI LALAJI THAKOR,MADHUBEN LALAJI THAKOR,MANJULABEN LALAJI THAKOR,MANAJI NATHAJI THAKOR,DHANAJI NATHAJI THAKOR THROUGH POA MANAJI N THAKOR,SHAKARAJI NATHAJI THAKOR THROUGH POA MANAJI N THAKOR,GALAJI NATHAJI THAKOR THROUGH POA MANAJI N THAKOR,SHIVAJI NATHAJI THAKOR THROUGH POA MANAJI N THAKOR,VINABEN SHANKARJI PRAJAPATI,SHANKARBHAI PUNJIRAM PRAJAPATI,ASHWINBHAI SHANKARLAL PATEL	,NOTICE SERVED BY DS,MR SHITAL R PATEL
2176	AO/15/2012	21/03/2012	INARA HOUSING FINANCE LTD THROUGH NOSIR SORABJI KHARADI,	MR ASPI M KAPADIA	RAJESH DINESHBHAI BATHWAR,MUKESH KANTILAL SHAH	,MR. D. P. KINARIWALA
2177	AO/16/2012	18/01/2012	PAYALBEN DILIPBHAI PATEL,	MS. SHAILI A KAPADIA	THE OWNER OF SHRI J B DEVELOPERS JASHBHAI BHAILALBHAI PATEL,PATEL MEHUL JASHBHAI	
2178	AO/17/2012	22/03/2012	JESABHAI RAMSIBHAI NANDANIYA,RAJSIBHAI DHARNATBHAI DANGAR	MR DIGANT M POPAT	RAJESHBHAI VITTHALBHAI PATEL,DILIPBHAI JIVABHAI DANGAR,VEJIBEN JIVABHAI DANGAR	,MR DR DHIMAR
2179	AO/18/2012	16/12/2013	KUVA(CHAUDHARY) DALSANGBHAI FATABHAI,KUVA(CHAUDHARY) GALBABHAI FATABAHI,KUVA(CHAUDHARY)HIRABHAI FATABHAI	MR HARSHIL C DATTANI	KANTILAL JIVRAMBHAI GAMI,KUVA(CHAUDHARY)MANGAUBEN FATABHAI W/O PARTHIBHAI VADAGANTH,KUVA(CHAUDHARY)MOJIBEN FATABHAI W/O BECHARBHAI BERA,KUVA(CHAUDHARY)LAKHUBEN FATABHAI W/O BABUBHAI VADAGANTH,KUVA(CHAUDHARY)GALBEIBEN FATABHAI W/O GHEMARBHAI VADAGANTH	NOTICE SERVED BY DS,MR ANKIT Y BACHANI
2180	AO/19/2012	16/12/2013	KUVA(CHAUDHARY) MANGUBEN FATABHAI W/O PARTHIBHAI VADAGANTH,KUVA(CHAUDHARY)MOJIBEN FATABHAI W/O BECHARBHAI BERA,KUVA(CHAUDHARY)LAKHUBEN FATABHAI W/O BABUBHAI VADAGANTH,KUVA(CHAUDHARY)GALBEIBEN FATABHAI W/O GHEMARBHAI VADAGANTH	MR SP MAJMUDAR,MR P P MAJMUDAR	KANTILAL JIVRAMBHAI GAMI,KUVA(CHAUDHARY)DALSANGBHAI FATABHAI,KUVA(CHAUDHARY)GALBABHAI FATABHAI,KUVA(CHAUDHARY)HIRABHAI FATABHAI	NOTICE SERVED BY DS,MR ANKIT Y BACHANI

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2181	AO/20/2012	14/07/2015	M/S JAGADISH PROCESSORS THROUGH VIMAL D PATEL,	MR AR THACKER	M/S TEKO EXPORSTS THROUGH BIPINBHAI C MEHTA,	THAKKAR AND PAHWA ADVOCATES
2182	AO/21/2012	21/02/2013	DAMODARDAS BOGHABHAI PRAJAPATI,	MR NV GANDHI	M/S TORRENT POWER LTD,	NOTICE SERVED BY DS,MR KB PUJARA
2183	AO/22/2012	19/07/2012	H PATEL & CO.,	MR UDAYAN P VYAS	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER	NOTICE SERVED BY DS,MR SATYAM Y CHHAYA
2184	AO/23/2012	1/3/2012	ELECON ENGINEERING COMPANY LTDTHROUGH PRANAV K VYAS DGM,	MR NAVIN K PAHWA	M/S BRAHMANI INDUSTRIAL LTD THROUGH SECRETARY/MANAGER/DIRE,BANK OF BARODA	,MR RAJESH K SHAH
2185	AO/24/2012	25/06/2014	KESHOD MUNICIPALITY,THE PRESIDENT	MR HRIDAY BUCH	GUJARAT URJA VIKAS NIGAM,PACHIM GUJARAT VIJ COMPANY LTD,THE EXECUTIVE ENGINEER,PACHIM GUJARAT VIJ.CO.LTD.	RULE SERVED,MS LILU K BHAYA
2186	AO/25/2012	29/02/2012	CHANDRAKANT LAVJIBHAI MANDANKA,REKHABEN CHANDRAKANT KANDANKA	MR JITENDRA M PATEL	JAY AMBE TRADERS,DILIPBHAI MULJIBHAI PATEL,HIMANSHU SHANTILAL PATEL,MITESH SHANTILAL PATEL,ATUL SHANTILAL SHAH,KEYUR HASMUKHBHAI PATEL,AASHISH VALLABHBHAI PATEL,SHAIFALIBEN DILIPBHAI PATEL,JIGNABEN HIMANSHUBHAI PATEL,RUPALBEN MITESHBHAI PATEL,MITABEN ATULBHAI PATEL,KRISHNABEN KEYURBHAI PATEL,VANDABEN AASHISHBHAI PATEL,DEVENDRABHAI MANUBHAI AMIN,YOGENDRABHAI MANUBHAI AMIN	,THAKKAR AND PAHWA ADVOCATES
2187	AO/26/2012	31/07/2013	SHANTILAL MOTIBHAI PATEL THROUGH POA ASHOKBHAI S PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAMESHCHANDRA RAMANLAL SHAH,GIRISHBHAI CHHAGANBHAI PATEL,PRABHUDAS SHANABHAI RAJPUT	MR JAYESH M PATEL
2188	AO/27/2012	30/10/2012	BHUVNESHWARI FOUNDARY THROUGH PARSHOTTAM GOKALDAS,GIRISHKUMAR PARSHOTTAM TALAVIYA,MANOJKUMAR PARSHOTTAM TALAVIYA,KALPESH M TALAVIYA	MR MEHUL S SHAH,(MR SURESHM SHAH)	PASCHIM GUJARAT VIJ CO. LTD,PACHIM GUJARAT VIJ CO LTD THROUGH DEPUTY ENGINEER	NOTICE UNSERVED,DS AFF.NOT FILED (N),MS LILU K BHAYA
2189	AO/28/2012	16/02/2012	ABDUL HAMID ALI MOHAMMED KHATRI,	MR HASHIM QURESHI	ZULEKHA ABBASBHAI QURESHI,ABBASBHAI ABDUL KARIM	
2190	AO/29/2012	20/06/2012	SUN PHARMACEUTICALS INDUSTRIES LTD,	MR HARSHIT S TOLIA	M/S WEST COAST PHARMACEUTICALS WORKS LTD,SHAH & KOTHARI BROS.	RULE SERVED BY DS,MR SACHIN D VASAVADA,MR SAMRAT N MEHTA
2191	AO/30/2012	30/06/2015	SAMRAT NAMKEEN PRIVATE LIMITED,	DR RAJESH H ACHARYA	PARAKH AGRO INDUSTRIES LTD,	MR YJ TRIVEDI
2192	AO/31/2012	13/06/2012	SHALINI JAIN WIFE OF SHRI PRADYUMN KUMAR JAIN,	MR NIKUNT K RAVAL	RELIANCE INDUSTRIES LTD,KARVY COMPUTERSHARE PRIVATE LTD,VADODARA STOCK EXCHANGE LTD,M K JAIN	NOTICE SERVED BY DS,(MR PRAFUL J BHATT),MR NIRAV C THAKKAR,MR DIPEN C SHAH
2193	AO/33/2012	19/09/2013	M/S BAKE PRODUCTS,HASMUKHBHAI CHINUBHAI SHAH HUF THROUGH ITS KARATA HASMUKH	MR BHARAT T RAO	TRADE CENTRE OWNER'S ASSOCIATION,	MR D K TRIVEDI
2194	AO/34/2012	30/01/2012	ADEEP INDRAVADAN JHAVERI,JAYPRAKASH HASMUKHBHAI JHAVERI,PRASHANTBHAI CHANDRAKANT AMIN THROUGH POA PIYUSHKUMAR K PATE,HEMANTBHAI CHANDRAKANT AMIN THROUGH POA PIYUSHKUMAR K PATE	MR MTM HAKIM	LEGAL HEIRS AND REPRE.OF DECD.RAMESHBHAI TRIBHOVANBHAI PATEL,	MR. JAY M THAKKAR
2195	AO/35/2012	31/01/2012	SURENDRASINH VIKRAMSINH VAGHELA,	MR C B UPADHYAYA	FATEHSINH RANCHODSINH RATHOD,GOVINDBHAI RANCHODSINH RATHOD,KAMLESHBHAI GOVINDBHAI RATHOD,MERABHAI KAMABHAI BHARWAD,GOVINDBHAI KALABHAI BHARWAD,RAMESHBHAI GOVINDBHAI PATEL	,MR AMIT N PATEL
2196	AO/36/2012	26/08/2013	BHARATKUMAR ISHWARLAL MITERANI,SUNIL TOTARAM ADWANI,KANAIYALAL JODHARAM KHUBHANI,RAJKUMAR JODHARAM KHUBHANI THROUGH POA KANAIYALAL J KHUBH	MR NIKUNT K RAVAL	GIRISHBHAI MANUBHAI,MANUBHAI NATHABHAI,GHANSHYAMBAHI ALIAS DEVENDRABAHI DAHYABHAI PATEL,BHAVESHBHAI NATHABHAI PATEL	NOTICE SERVED,MR JITENDRA M PATEL,MR.HIREN M MODI

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2197	AO/37/2012	26/08/2013	BHARATKUMAR ISHWARLAL MITERANI,SUNIL TOTARAM ADWANI,KANAIYALAL JODHARAM KHUBHANI,RAJKUMAR JODHARAM KHUBHANI THROUGH POA KANAIYALAL J KHUBH	MR NIKUNT K RAVAL	MANUBHAI NATHABHAI,GHANSHYAMBHAI ALIAS DEVENDRABHAI DAHYABHAI PATEL,BHAVESHBHAI NATHABHAI PATEL	NOTICE SERVED,MR JITENDRA M PATEL,MR.HIREN M MODI
2198	AO/38/2012	17/06/2014	INDRACHAND GUMANMAL,NIRMAL MITTAL	MR JIGAR M PATEL	NISHARBHAI VALIMAHAMAD MOMIN,IMTIYAZ VALIMAHAMAD MOMIN,NASIR VALIMAHAMAD MOMIN,KANIZA VALIMAHAMAD MOMIN,FIRDOSH VALIMAHAMAD MOMIN,KIRIT A PATEL	RULE SERVED,MR DILIP L KANOJIYA
2199	AO/40/2012	9/7/2012	MOTIBHAI NAGARBHAI PATEL,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	NARANBHAI DEVABHAI PRAJAPATI,CHAMANBHAI DEVABHAI PRAJAPATI	
2200	AO/41/2012	9/11/2012	ASHISHBHAI MAFATBAHI PATEL,	MR HIREN U TRIVEDI	NITU KAILASH GOENKA,SANKALP RECREATION PVT LTD,SANKALP ORGANIZERS PVT LTD	MR YJ TRIVEDI,MR TEJAS S TRIVEDI
2201	AO/42/2012	24/02/2014	VASANTBHAI ISHWARBHAI PATEL FOR HIMSELF AND AS ELDER MEMBE,	MR JIGAR M PATEL	CHANDANBEN D/O DAYARAM MAGANBHAI PATEL,THAKOREBHAI BHULABHAI PATEL,SANJAY ALIAS JAYESH THAKOREBHAI PATEL,NAINESH THAKOREBHAI PATEL,MAMTABEN D/O THAKOREBHAI BHULABHAI PATEL,ISHWARBHAI DAYARAM PATEL FOR HIMSELF AND AS UNDER MEMBE,DIPAKBHAI ISHWARBHAI PATEL,REKHA D/O ISHWARBHAI DAYARAM PATEL,NAYNA D/O ISHWARBHAI DAYARAM PATEL,ARVINDBHAI NARANBHAI L.R.OF NARANBHAI DAYARAM,RUPALIBEN W/O ARVINDBHAI N PATEL L.R.OF NARANBHAI DAYARAM,KRISHNA (MINOR)D/O ARVINDBHAI NARANBHAI L.R.OF NARANBHAI D,AARTI(MINOR) D/O ARVINDBHAI NARANBHAI L.R.OF NARANBHAI D,JASUBEN D/O NARANBHAI PATEL L.R.OF NARANBHAI DAYARAM,MANJUBEN D/O NARANBHAI PATEL L.R.OF NARANBHAI DAYARAM,SHARDABEN D/O NARANBHAI PATEL L.R.OF NARANBHAI DAYARAM,SUDHABEN D/O NARANBHAI PATEL L.R.OF NARANBHAI DAYARAM,CHANDRAKALA WD/O KALYANJI DAYARAM L.R.OF KALYANJI D PATEL,HEMANG L.R.OF KALYANJI D PATEL,HARIBHAI L.R.OF KALYANJI D PATEL,DARSHAN ALIAS DASHRATHBHAI L.R.OF KALYANJI D PATEL,MANGI ALIAS MANJUBEN D/O DAYARAM MANGANBHAI AND WIFE OF BAB,DEVUBAHI VITTHALBHAI PATEL L.R.OF KALYANJI D PATEL,HEMABEN DEVENDRABHAI PATEL L.R.OF KALYANJI D PATEL,GAUTAMBHAI RANCHODBHAI PATEL (LEGAL HEIRS OF MANKIBEN),NITABEN DAYABHAI PATEL,RADHABEN DAYABHAI PATEL L.R.OF GODAVARIBEN,SANJAYBHAI DAYABHAI PATEL L.R.OF GODAVARIBEN,RITABEN W/O RAJUBAHI PARBHUBHAI PATEL L.R.OF DHANUBEN,VARSHABEN NALINBHAI PATEL L.R.OF DHANUBEN	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MR AB MUNSHI,MR ASPI M KAPADIA,MS VARSHA BRAHMBHATT
2202	AO/43/2012	16/02/2012	ANIRUDDHSINH B GOHIL,	MR SP MAJMUDAR,MR P P MAJMUDAR	DINESHBHAI CHUNIBHAI RAI,MAHESHBAHI CHUNIBHAI RAI THROUGH DINESHBHAI C RAI,SHIVJI RAMJIBHAI SHAH THROUGH VIJENDRA S TALATI,VIJENDRA SHANATKUMAR TALATI	,MR MTM HAKIM

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2203	AO/44/2012	24/02/2014	HARIBHAI KALYANJI DAYARAM PATEL,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	CHANDANBEN D/O DAYARAM MAGANBHAI PATEL,THAKOREBHAI BHULABHAI PATEL,SANJAY ALIAS JAYESH THKOREBHAI PATEL,NAINESH THAKOREBHAI PATEL,MAMTABEN D/O THAKOREBHAI BHULABHAI PATEL,ISHWARBHAI DAYARAMBHAI PATEL,VASANTBHAI ISHWARBHAI PATEL FOR HIMSELF AND AS ELDER MEMBE,DIPAKBHAI ISHWARBHAI PATEL FOR HIMSELF AND AS ELDEER MEMB,REKHABEN D/O ISHWARBHAI DAYARAM PATEL,NAYANA D/O ISHWARBHAI DAYABHAI PATEL,NARANBAHI DAYARAMBHAI PATEL (SINCE DECD.),LALITABEN WD/O NARANBHAI D PATEL (SINCE DECD),ARVINDBHAI NARANBAHI PATEL FOR SELF AND AS ELDER MEM.AND,RUPALIBEN W/O ARVINDBHAI NARANBHAI,KRISHNA D/O ARVINDBHAI NARANBHAI (MINOR),AARTI D/O ARVINDBHAI NARANBHAI(MINOR),JASUBEN D/O NARANBHAI PATEL,MANJUBEN D/O NARANBHAI PATEL,SHARDABEN D/O NARANBHAI PATEL,SUDHABEN D/O NARANBHAI PATEL,KALYANJI DAYARAM PATEL (SINCE DECD),CHANDRAKALA WD/O KALYANJI DAYARAM PATEL,HEMANG S/O KALYANJI DAYARAM PATEL,DARSHAN ALIAS DASHRATHBHAI S/O KALYANJI DAYARAM PATEL,MANGI ALIAS MANJUBEN D/O DAYARAM MAGANBAHI PATGEL AND W/O BA,DEVUBAHI VITTHALBHAI PATEL,HEMABEN DEVENDRABHAI PATEL,KEVALBHAI MAGANBHAI PATEL (SINCE DECD),MANKIBEN FIRST WIFE OF KEVALBHAI (SINCE DECD),GODAVARIBEN SECOND WIFE OF KEVALBHAI (SINCE DECD),GUATAMBHAI RANCHODBHAI PATEL,SAVITABEN DAHYABHAI PATEL (SINC DECD),HEIRS OF DHANUBEN,RITABEN W/O RAJUBHAI PARBHUBHAI PATEL,VARSHABEN NALINBHAI PATEL	,NOTICE SERVED BY DS,MR AB MUNSHI,MR NV GANDHI,MR ASPI M KAPADIA,MR JIGAR M PATEL

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2204	AO/45/2012	24/02/2014	ISHWARBHAI DAYARAMBHAI PATEL,	MR AB MUNSHI	CHANDANBEN D/O DAYARAM MAGANBHAI PATEL AND WIFE OF THAKORBHA,THAKOREBHAI BHULABHAI PATEL,SANJAY ALIAS JAYESH THAKOREBHAI PATEL,NAINESH THAKOREBHAI PATEL,MAMTABEN D/O THAKOREBHAI BHULABHAI PATEL,VASANTBHAI ISHWARBHAI PATEL FOR HIMSELF AND AS ELDER MEMBE,DIPAKBAHI ISHWARBHAI PATEL FOR HIMSELF AND AS ELDER MEMBE,REKHABEN D/O ISHWARBHAI DAYARAM PATEL,NAYNA D/O ISHWARBHAI DAYARAM PATEL,NARANBHAI DAYARAMBHAI PATEL (SINCE DECD)THROUGH LEGAL HEIR,LALITABEN WD/O NARANBHAI DAYARAMBHAI (SINCE DECD),ARVINDBHAI NARANBHAI PATEL FOR HIMSELF AND AS ELDER MEMBE,RUPALIBEN W/O ARVINDBHAI NARANBHAI PATEL,KRISHNA (MINOR) D/O ARVINDBAHI NARANBHAI,AARTI (MINOR)D/O ARVINDBHAI NARANBHAI,JASUBEN D/O NARANBHAI PATEL,MANJUBEN D/O NARANBHAI PATEL,SHARDABEN D/O NARANBAHI PATEL,SUDHABEN D/O NARANBHAI PATEL,KALYANJI DAYARAM PATEL (SINCE DECD),HCANDRAKALA WD/O KALYANJI DAYARAM PATEL,HARIBHAI SON OF KALYANJI DAYARAM PATEL,HARIBHAI SON OF KALAYANJI DAYARAM PATEL,DARSHAN ALIAS DASHRATHBHAI SON OF KALYANJI DAYARAM PATEL,MANGI ALIAS MANJUBEN D/O DAYARAM MAGANBHAI PATEL AND WIFE OF,DEVUBHAI VITTHALBHAI PATEL,HEMABEN DEVENDRABAHI PATEL,KEVALBAHI MAGANBHAI PATEL (SINCE DECD),MANKIBEN FIRS WIFE OF KEVALBHAI (DECD)THROUGH LEGAL HEIRS,GODAVARIBEN SOCOND WIFE OF KEVALBHAI (SINCE DECD),GAUTAMBHAI RANCHODBHAI PATEL,SAVITABEN DAHYABHAI PATEL (SINCE DECD),DHANUBEN (SINCE DECD) THROUGH LEGAL HEIRS,RITABEN WIFE OF RAJUBHAI PARBHUBHAI PATEL,VARSGABEB NALINBHAI PATEL,.,.,.,.,.,.,.	,NOTICE SERVED BY DS,NOTICE UNSERVED,MS KJ BRAHMBHATT,MR ASPI M KAPADIA,MS VARSHA BRAHMBHATT,MR JIGAR M PATEL
2205	AO/46/2012	14/08/2013	VADILALBHAI BHALABHAI,	MS MEGHA JANI	MANJEETSINGH MULKRAJ BUTALIYA,SUBODHBHAI MULKRAJ BUTALIYA,DILIPSINGH KAYURSINGH BHATIYA,KAPILABEN WD/O KANUBHAI BHALABHAI,AJAYKUMAR KANUBHAI,PARESHKUMAR KANUBHAI,HEMALIBEN KANUBHAI,SAVITABEN WD/O ADARBHAI BHALABHAI,ARVINDBHAI ADARBHAI,ASHOKBHAI ADARBHAI,JYOTSNABEN ADARBHAI,ANILBHAI RAMANBHAI	MS TRUSHA K PATEL,MR MB GOHIL,MS ARCHANA P PATEL
2206	AO/47/2012	4/3/2013	MAHADEV MALLS PVT LTD,	MR MEHUL SHARAD SHAH	THE SINDHU RESETTLEMENT CORPORATION LIMITED,	MR JIGAR M PATEL
2207	AO/48/2012	27/06/2013	VITHHALBHAI MOHANBHAI DHANANI,DHIRUBHAI MOHANBHAI DHANANI,SHANTABEN MOHANBHAI DHANANI,HANSABEN MANUBHAI DHANANI,HIMANSHU MANUBHAI DHANANI,VIMAL MANUBHAI DHANANI,TRUPTIBEN MANUBHAI DHANANI	MR MB PARIKH	CHIMANLAL VRAJLAL KARIA,KISHORBHAI VRAJLAL KARIA,RAJESHKUMAR VRAJLAL KARIA,RANJANBEN SHAMBHUBHAI DHANANI,SHAMBHUBHAI MOHANBHAI DHANANI	NOTICE SERVED,MR UM SHASTRI,MR DIVYESH SEJPAL
2208	AO/49/2012	5/8/2013	ARIFHUSSAIN CHAMANLAL MOMIN,ASIFBHAI MOHAMADARIF SHAIKH	MR ASHISH M DAGLI	VIGNATRIBEN D/O BABUBHAI AMBALAL PATEL W/O VIJAYBHAI ARVINDB,KRUPALBHAI BHANUBHAI PATEL	REFUSED SERVED (N)(10),(MR NIKHIL S KARIEL)
2209	AO/50/2012	5/7/2012	BHIKHALAL NATHABHAI VEKARIA,	MR RM DESAI	UKABHAI NANJIBHAI VEKARIA,MANISHBHAI UKABHAI VEKARIA,SANJAYBHAI UKABHAI VEKARIA,CHAMPABEN UKABHAI VEKARIA,MENABEN UKABHAI VEKARIA	MR ANSHIN H DESAI,MR MRUGEN K PUROHIT

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2210	AO/51/2012	11/9/2012	RAJENDRA RAMANLAL SONI,KAMLESH GANGARAM RAJPUT	MR DHIRAJ M PATEL	NAVINCHANDRA MOHANLAL PATEL,MAHESHBHAI ANANDILAL PATEL,ALPESH RAMUBHAI ASHARA,RANJITSINH BHUPATSINH RATHOD	,MR RT SONGARA
2211	AO/52/2012	6/3/2012	AHMEDKHAN AFZALKHAN PATHAN,	MR MRUGEN K PUROHIT	AMIRAJAHAN MOHAMMADJAKIR SHAIKH,RAFJABANU KABIRUDDIN RAZA,AHMEDABAD MUNICIPAL CORPORATION	
2212	AO/53/2012	6/3/2012	AHMEDKHAN AFZALKHAN PATHAN,	MR MRUGEN K PUROHIT	AMIRAJAHAN MOHAMMADJAKIR SHAIKH,RAFJABANU KABIRUDDIN RAZA,AHMEDABAD MUNICIPAL CORPORATION	
2213	AO/54/2012	31/03/2014	BUDHAJI BHIKHAJI THAKOR DECD.THRO HEIRS,SMT.MANGUBEN BUDHAJI THAKOR W/O LATE BUDHAJI B. THAKOR,MANUBHAI BUDHAJI THAKOR S/O LATE BUDHAJI B.THAKOR,MAHENDRABHAI BUDHAJI THAKOR S/O LATE BUDHAJI B.THAKOR,SMT.RANJANBEN BUDHAJI THAKOR D/O LATE BUDHAJI B.THAKOR	BHARGAV KARIA & ASSO	CHATUBHAI RANCHHODBHAI(DECD) THROUGH DARIYABEN WD/O CHATURB,RATANSANG CHATURBHAI,VIMALABEN CHATURBHAI,RAMBEN CHATURBHAI,MONGHIBEN CHATURBHAI,KAILASHBEN CHATURBHAI,KISHORBHAI CHATURBHAI (DECD) THROUGH MANJIBEN WD/O KISHABHA,MUKESHBHAI KISHABHAI,VISHNUBAHI KISHABHAI,POONAMBHAI KISHABHAI,DIPAK VAGHAJI THAKOR,GANPATJI VAGHAJI THAKOR,LAMANJI VAGHAJI THAKOR	MR LR PATHAN,MR NIRAV R MISHRA
2214	AO/55/2012	26/11/2014	RAMTUJI MANGAJI THAKOR,DILAJI RAMTUJI THAKOR,JAGAJI RAMTUJI THAKOR,BHIKHABHAI DATTARAMDAS PATEL,PARVATIBEN W/O. BHIKHABHAI PATEL,DIPAKBHAI BHIKHABHAI PATEL,MONICABEN BHIKHABHAI PATEL	,MR VIMAL M PATEL	VASUDEVBHAI PRABHUDAS PATEL,PRAMODBHAI PRBHUDAS PATEL THROUGH POA VASUDEV P PATEL	MS TRUSHA K PATEL
2215	AO/56/2012	18/06/2012	HITESHBHAI RAMJIBHAI CHAUDHARY,	MR KEYUR A VYAS	LAXAMNJI TAKHAJI THAKARDA,PRAHLADJI TAKHAJI THAKARDA,CHANDUJI TAKHAJI THAKARDA	MR MAHESH BHAVSAR

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2216	AO/57/2012	15/03/2013	DAYALJIBHAI DEVSHIBHAI MALI,KALYANJIBHAI ALIAS BABUBHAI SHAMJIBHAI MALI,BHAVANBHAI PREMJIBHAI MALI,MANSUKHBHAI DAYALJIBHAI MALI,GIRDHARBHAI DAYALJIBHAI MALI,RAMJIBHAI DAYALJIBHAI MALI,VASANTBHAI KALYANJIBHAI MALI,HITESHBHAI BHAVANBHAI MALI,CHANDRESHBHAI KALYANJIBHAI MALI,SUNILBHAI GIRDHARBHAI MALI,ASHWINBHAI GIRDHARBHAI MALI,GOPALBHAI PREMJIBHAI MALI,PARESHBHAI GOPALBHAI MALI,DILIPBHAI GOPALBHAI MALI,TUSHARBHAI GOPALBHAI MALI	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANABHAI DHANABHAI GOJIYA,PURIBEN KANABHAI GOJIYA,MALDEBHAI KESURBHAI CHAVDA,VIJAYBHAI VANRAVAN KOTECHA,MAHESHBHAI PRABHULAL MEHTA,NARENDRASINH VIKRAMSINH ZALA,SURESHBHAI KADVABHAI VEKARIYA,ASHISH NAVINCHANDRA BHANUSHALI,PANKAJKUMAR MAGANLAL BABARIYA,PANKAJKUMAR TRIKAMBHAI MODIYA,CHIRAG PANKAJBHAI MODIYA,DHARMESHBHAI MULJIBHAI PATEL ALIAS RAMPARIYA,JAYESHBHAI ALIAS JAYSUKHBHAI MULJIBHAI PATEL,GULAMHUSSEIN YUSUFALI MAKATI,SALMA YUSUFALI MAKATI,SABERA YUSUFALI MAKATI,HEIRS OF DECEASED FIZABAI YUSUFALI MAKATI,IBRAHIM ABDULHUSSEIN,ABBAS ABDULHUSSEIN,TAHERBHAI ABDULHUSSEIN,BATULBEN ABDULHUSSEIN,ZARINABAI FIDAHUSSEIN MAKATI,SAMA FIDAHUSSEIN MAKATI,JUMANA FIDAHUSSEIN MAKATI,SAKINA NOORBHAI MAKATI WIFE OFMOHAMMADI BADSHAH,AMATULABAI NOORBHAI,JEHARABAI NOORBHAI MAKATI,SHIRINBHAI MOHAMMADALI PATTA,SARABAI MOHAMMADALI PATTA D/O.DAYAMBEN NOORBHAI WIFE OF,KHAIRUNNISA MOHAMMADALI PATTA D/O. DAYAMBEN NOORBHAI WIFE OF,DURAISHABEN ALIAS DURAIYAH TAIYABALI PATTA WIFE OF,NURUDDINBHAI BABUBHAI ALIS ABDULHUSSEIN PATTA,JOYEBBHAI BABUBHAI ALIAS ABDULHUSSEIN PATTA,RASIDABEN BABUBHAI ALIAS ABDULHUSSEIN PATTA,TASANIMBEN BABUBHAI ALIAS ABDULHUSSEIN SUTARVALA,NAFISABEN BABUBHAI ALIAS ABDULHUSSEIN PATTA,YAKUBBHAI ABDULKARIM PATTA,YUSUFBHAI ABDULKARIM PATTA,MOHAMMADALI ABDULKARIM PATTA,FATEMABEN ABDULKARIM PATTA WIFE OF SAIFUDDIN SADIKOT,SALMABEN ABDULKARIM PATTA W/O AKIL BOOTWALA,SAMIMBEN ABDULKARIM PATTA,SAKINABEN ABDULKARIM PATTA,NAFISABEN ABDULKARIM PATTA WIFE OF NAJMUDDIN CONTRACTOR,SHAKINABEN TAHERBHAI PATTA,ABBASHAI TAHERBHAI PATTA,NILOFAR ALIAS TASANIM TAHERBHAI PATTA,HAMAZABHAI TAHERBHAI PATTA,RUBABBEN DAUDBHAI KACHWALA,RUBABBEN DAUDBHAI KACHWALA,BANUBAI DAUDBHAI KACHWALA,SHABBIR TAHER KACHWALA,SAIFTAHIR KACHVALA,HAMJA TAHER KACHVALA,SHABIHA TAHER KACHVALA WIFE OFSAIFI LOINMOON,ABBAS AKABARBHAI GANDHI,MOHAMMADI AKABARBHAI GANDHI,KHATUNBAI AKABARBHAI GANDHI,REHANABEN AKABARBHAI GANDHI,NARGISBEN AKABARBHAI GANDHI,JEBUN AKABARBHAI GANDHI,FIDAALI IBRAHIMJI RAJKOTVALA,SHAKINA FIDAALI RAJKOTVALA WIFE OF MUSLIM POTIYA,REZIYA FIDAALI RAJKOTVALA,DURAISHA ABBAS RAJKOTVALA,HOJEFA ABBAS RAJKOTVALA,YUSUF ABBS RAJKOTVALA,FARIDABEN ABBAS RAJKOTVALA,ADAMALI KARIMJI LOKHANDVALA HUSBAND,ABDULKADAR ADAMALI LOKHANDVALA,KAIK ADAMALI LOKHANDVALA,KAISAR ADAMALI LOKHANDVALA,KUTUB ADAMALI LOKHANDVALA,ZULFIKAR ADAMALI LOKHANDVALA,TAIYABALI NOORBHAI MAKATI	RULE NOT RECD BACK,RULE SERVED,THAKKAR AND PAHWA ADVOCATES,VIRAL K SHAH,MS HETVI H SANCHETI

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2217	AO/58/2012	29/07/2015	VIRAMBHAI CHHOTALAL ODEDRA-DECD.THRO HEIRS,SHRIMATI USHABEN W/O VIRAMBHAI ODEDARA,SHRI MITESHBHAI S/O VIRAMBHAI ODEDARA,ROSHNIBEN D/O VIRAMBHAI ODEDARA	MR DHAVAL D VYAS	RAMBHAI ALABHAI ODEDRA,HARIJAN PITHA RAMA-DECD.THRO HEIRS,PITHIBEN WD/O PITHA RAMA HARIJAN,HARIJAN JESABHAI PITHABHAI,HARIJAN SOMIBEN PITHABHAI,HARIJAN DUDHIBEN PITHABHAI W/O HARIJAN HIMAMUDU,MURUBHAI PITHABHAI,BHAVNABEN PITHABHAI W/O HASMUKH SIGARKHIYA,RANABHAI PITHABHAI,RAMBHIBEN PITHABHAI W/O MALDE MEPA,HARIJAN MUKTABEN PITHA- W/O MAHENDRA SINGARKHIYA	,MR ASHISH M DAGLI,MR NIRAV C SANGHAVI
2218	AO/59/2012	4/9/2012	BHARATBHAI KALYANBHAI PATEL,	MR NK MAJMUDAR	NATWARBHAI SHAMBHUBHAI PATEL,	MR UDAYAN P VYAS
2219	AO/60/2012	17/09/2013	MASANGJI MAGANJI THAKORE,	(MR SK BUKHARI)	JAYDIPSINH RANJITSINH VIHOL,JORAVARSINH JILUBHAI CHAUHAN	NOTICE SERVED BY DS,MR TATTVAM K PATEL
2220	AO/61/2012	9/8/2012	DIPALI ASHISH GAJJAR,	MR BN LIMBACHIA,MR. RAHUL R DHOLAKIA	ASHISH MAHENDRAPRASAD GAJJAR,	MS G R VIJAYALAKSHMI
2221	AO/62/2012	13/04/2012	RANJANBEN NARESHBHAI PRAJAPATID/O HASMUKHBHAI CHANDULAL DALW,	MR SUNIL L MEHTA	HASMUKHBHAI CAHNDUBHAI DALWADI,NARENDRABHAI HASMUKHBHAI DALWADI,YOGENDRA HASMUKHBHAI DALWADI,BHALCHANDRA HASMUKHBHAI DALWADI,BHUPENDRA HASMUKHBHAI DALWADI,RAJENDRA HASMUKHBHAI DALWADI	
2222	AO/63/2012	29/11/2013	UDAYBHAI VALLABHBHAI PATEL,	MR AJ YAGNIK	AHMEDABAD MUNICIPAL CORPORATION,	HL PATEL ADVOCATES
2223	AO/64/2012	10/9/2012	CHANDRAKANT JAYANTILAL PATEL,	MR SATYAM Y CHHAYA,MR. KM ANTANI	MANIBEN D/O CHUNILAL SAUVJIBHAI,	MR DM DEVNANI
2224	AO/65/2012	9/3/2012	ASHWINBHAI HEMCHANDDAS PANCHAL,	MS MEENA VYAS	URVASHIBEN ASHOKKUMAR PANCHAL,MADHAVIBEN RAKESHKUMAR CHOKSHI	MR SURESH S PATEL
2225	AO/66/2012	7/3/2012	SHANTABEN WD/O NARANBHAI BAWAJIBHAI PATEL,PATEL PRAVINKUMAR NARANBHAI,PATEL SHARMISHTABEN,SUSHILABEN WD/O SASHIKANT NARANBHAI,CHETNABEN D/O SASHIKANT NARANBHAI PATEL,PATEL HITESHKUMAR SASHIKANT,YOGESHKKUMAR SASHIKANT	M/S PATEL ADVOCATES	PATEL JITENDRAKUMAR RAMESHBHAI MATHURBHAI,	(MR NIKHIL S KARIEL)
2226	AO/67/2012	1/5/2013	NANUBHAI MURARBHAI PATEL,	MR MANAN A SHAH	BHUPATBHAI BHIMJIBHAI VIRANI,NITINBHAI GUNVANTBHAI PATEL	MR UTPAL M PANCHAL,MR MANAN MAHETA
2227	AO/68/2012	29/02/2012	DEVENDRABHAI MANUBHAI AMIN,YOGENDRABHAI MANUBHAI AMIN	MR JITENDRA M PATEL	JAY AMBE TRADERS,DILIPBHAI MULJIBHAI PATEL,HIMANSHU SHANTILAL PATEL,MITESH SHANTILAL PATEL,ATUL SHANTILAL SHAH,KEYUR HASMUKHBHAI PATEL,AASHISH VALLABHBHAI PATEL,SHAIFALIBEN DILIPBHAI PATEL,JIGNABEN HIMANSHUBHAI PATEL,RUPALBEN MITESHBHAI PATEL,MITABEN ATULBHAI PATEL,KRISHNABEN KEYURBHAI PATEL,VANDABEN AASHISHBHAI PATEL,CHANDRAKANT LAVJIBHAI MANDANKA,REKHABEN CHANDRAKANT KANDANKA	,THAKKAR AND PAHWA ADVOCATES
2228	AO/69/2012	12/9/2012	NARESHKUMAR RESHUMAL HARVANI,	MR MA KHARADI	THE STATE OF GUJARAT,THE DISTRICT COLLECTOR,THE DEPUTY COLLECTOR, DAHOD,THE MAMLATDAR,THE CITY SURVEY SUPERINTENDENT,THE NAGAR SEVA SADAN,HARISHBHAI ISHWARDAS JINDANI,NARANDAS ISHWARDAS JINDANI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HRIDAY BUCH,(MR NIRAL R MEHTA)
2229	AO/70/2012	6/8/2013	ARJANBHAI LAKHMANBHAI JILADIYA,	MR AMAR D MITHANI	RANIBEN KANABHAI DANGAR,	NOTICE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
2230	AO/71/2012	2/7/2012	SARWATIBEN WIFE OF KANUBHAI PATEL,	MR KEYUR A VYAS	KANTABEN KANIYALAL PATEL,	NOTICE SERVED,(MR VC DESAI)
2231	AO/72/2012	13/12/2012	MAHESH RAMNIKLAL PARMAR,MANJULABEN RAMNIKLAL PARMAR,KAMLESHBHAI RAMNIKLAL PARMAR,INDUBEN MUKESHBHAI PATHARIYA D/O RAMNIKBHAI	MR DHAWAN M JAYSWAL	JASMINA MAHESHBHAI PARMAR,DHRUVI MAHESHBHAI PARMAR,DHRUVESH MAHESHBHAI PARMAR	NOTICE SERVED,(MR CN TRIVEDI)

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2232	AO/73/2012	6/12/2012	SHARADBHAI PREMJIBHAI DHAMELIYA,DINESHBHAI PREMJIBHAI DHAMELIYA,VIJAYBHAI PREMJIBHAI DHAMELIYA,BHARTIBEN PREMJIBHAI DHAMELIYA,GITABEN PREMJIBHAI DHAMELIYA,SHAMUBEN PREMJIBHAI DHAMELIYA	MR TULSHI R SAVANI	RAJENDRASINH PRABHATSINH JADEJA THROUGH POA RAMDEVSINH K GOH,PREMJIBHAI NANJIBHAI DHAMELIYA	MR ANSHIN H DESAI,(MR NIRZAR S DESAI)
2233	AO/74/2012	18/12/2013	VAGHELA GITABEN PURSHOTTAMDAS THROUGH POA GAURANGBHAI P DAS,	MR ASHISH B DESAI	NARAYANBHAI NATHABHAI PATEL,KANTIBHAI NATHABHAI PATEL (DECD) THROUGH LEGA HEIRS,VISHNU KANTIBHAI PATEL,PRAVINBHAI KANTIBHAI PATEL,MUKESHBHAI KANTIBHAI PATEL,SANGEETABEN D/O KANTIBHAI N PATEL,KANTABEN RATILAL VARMA	,NOTICE SERVED BY DS,HL PATEL ADVOCATES
2234	AO/75/2012	23/01/2014	PATEL JATINBHAI KIRITBHAI,	MR PS CHAMPANERI	PATEL MANOJKUMAR BABULAL,PATEL SHARDABEN BABULAL,TRIVEDI VISHALKUMAR HARESHKUMAR,TRIVEDI VIKRAMKUMAR HARESHKUMAR	MR EE SAIYED,MR YM THAKKAR
2235	AO/76/2012	10/2/2012	SHRADDHANAND CO-OPERATIVE HOUSING SOCIETY,BALDEVBHAI TULSHIBHAI PARMAR,ARVINDKUMAR ISHWARBHAI PARMAR,DHANABHAI PARMABHAI PARMAR,SURESHBHAI BALUBHAI CHAVDA,REVABEN LAXMANBHAI PARMAR,TARABEN VINODBHAI PARMAR,KANAIYALAL GANPATBHAI CHAVDA,SHARDABEN MANSUKHBHAI CHAVDA,MAHESHKUMAR ISHWARBHAI PARMAR,RINKUBEN RAVIKUMAR SOLANKI,KANUBHAI LALJIBHAI PARMAR,DASARATHBHAI HARGOVANBHAI SHAH,AAKASH YASHRAJ BENIGAR,ANILKUMAR BHIKHABHAI PARMAR,PRASANT KANAIYALAL CHAVDA,DHANJIBHAI ISHWARBAHI PARMAR,PRAVINA ASHOKBHAI AMIN SOLE PROPREITOR OF BHOLI CORP.	MR AR GUPTA	KANTARAM DEVELOPER SOLE PROPRIETOR FIRM OF DIPAK,MITALBEN BALVANTBHAI PARMAR,VALABHAI DANABHAI MAKWANA,JYOTSANABEN HARSHADBHAI CHAUHAN,SURPALSINH JITENDRASINH RAOLJI,URMILABEN PRAVINBHAI PARMAR,PRAVINBHAI JETHABHAI PARMAR,NIRAJKUMAR KANTIBHAI PATEL,MANUBHAI PURUSOTAMBHAI PARMAR,LALIT BABUBHAI PARMAR,KALPESH JAYANTIBHAI SHAH,HARSHDBHAI BABUBHAI PATEL,BHARTBHAI NATHABHAI PARMAR,GAUTAMBHAI NARSHIBHAI WAGHELA,JAYANTIBHAI RAMABHAI PARMAR,TRIBHOVANBHAI HARJIBHAI CHAUHAN,KANTIBHAI SOMABHAI CHAVDA	NOTICE SERVED,MR MAYUR RAJGURU,MR NV GANDHI
2236	AO/77/2012	1/5/2012	DIPAKBHAI KHIMCHANDBHAI PIPRODIYA,	MRS KETTY A MEHTA,MR MANAN A SHAH	BHARATBHAI BHANABHAI KANTHARIATHRO'POA SHANTILAL B KANTHARIA,SHANTILAL BHANABHAI KANTHARIA,NAYNABEN BHANABHAI KANTHARIA WIFE OF SURESHBHAI,AMAR PRAVINCHANDRA SETH (H U F)	MR MRUGEN K PUROHIT,MR HRIDAY BUCH,MR PREMAL S RACHH,MS ANUJA S NANAVATI
2237	AO/78/2012	27/09/2013	DHARAMSINHBHAI TALJABHAI DESAI,	MR. ARCHIT P JANI	VARGHABHAI ATMARAM PATEL (DIED) THROUGH LEGA HEIRS,PATEL GHANSHYAMBHAI VARGHABHAI,PATEL PRAVINBHAI VARGHABHAI,PATEL GANGABEN VARGHABHAI,PATEL SAROJBEN VARGHABHAI,PATEL DASHRATHBHAI ATMARAMBHAI,PATEL PRABHUBHAI ATMARARAMBHAI,MANGUBEN WIFE OF DASHRATHBHAI PATEL,RENUKABEN D/O DASHRATHBHAI PATEL,GITABEN DAUGHTER OF DASHRATHBHAI PATEL	,NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
2238	AO/80/2012	6/12/2012	PREMJIBHAI NANJIBHAI DHAMELIYA,	MR ANSHIN H DESAI	RAJENDRASINH PRABHATSINH JADEJA THROUGH POA RAMDEVSINH K GOH,SHARADBHAI PREMJIBHAI DHAMELIYA,DINESHBHAI PREMJIBHAI DHAMELIYA,VIJAYBHAI PREMJIBHAI DHAMELIYA,BHARTIBEN PREMJIBHAI DHAMELIYA,GITABEN PREMJIBHAI DHAMELIYA,SHAMUBEN PREMJIBHAI DHAMELIYA	NOTICE SERVED,(MR NIRZAR S DESAI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2239	AO/81/2012	15/06/2012	PRAJAPATI MANIBEN DHULABHAI,PRAJAPATI SOMABHAI DHULABHAI,PRAJAPATI LILABHAI DHULABHAI,PRAJAPATI GORDHANBHAI DHULABHAI,PRAJAPATI AMRATBHAI DHULABHAI,PARAJAPATI GANESHBHAI DHULABHAI,PRAJAPATI GAMIBEN DUNGARBHAI,PRAJAPATI MANJULABEN DUNGARBHAI,PRAJAPATI VEENABEN DUNGARBHAI,PRAJAPATI GEETABEN DUNGARBHAI,PRAJAPATI ASHISHBHAI DUNGARBHAI,PRAJAPATI HITESHBHAI DUNGARBHAI	MR TEJAS M BAROT	BIHARI MOHABATKHAN MAJADKHAN,RANA RANJITSINH GAMBHIRSINH	NOTICE SERVED BY DS,MR NK MAJMUDAR
2240	AO/82/2012	15/06/2012	RANA RANJITSINH GAMBHIRSINH,	MR DAIFRAZ HAVEWALLA	BIHARI MOHABATKHAN MAJADKHAN,PRAJAPATI MANIBEN DHULABHAI,PRAJAPATI SOMABHAI DHULABHAI,PRAJAPATI LILABHAI DHULABHAI,PRAJAPATI GORDHANBHAI DHULABHAI,PRAJAPATI AMRATBHAI DHULABHAI,PRAJAPATI GANESHBHAI DHULABHAI,PRAJAPATI GAMIBEN DUNGARBHAI,PRAJAPATI MANJULABEN DUNGARBHAI,PRAJAPATI VEENABEN DUNGARBHAI,PRAJAPATI GEETABEN DUNGARBHAI,PRAJAPATI ASHISHBHAI DUNGARBHAI,PRAJAPATI HITESHBHAI DUNGARBHAI	NOTICE SERVED BY DS,MR NK MAJMUDAR
2241	AO/83/2012	9/3/2012	UNIVERSAL SKIN IMPLEX PVT LTD,	MR ARPIT A KAPADIA	G M BELL HEALTH CARE PVT LTD,	(MR FB BRAHMBHATT)
2242	AO/84/2012	17/07/2012	HITESH GUNVANTBHAI SHAH,JYOTIBEN JAYESHBHAI SHAH	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	PARSHWANATH PARK CO-OP HOUSING SOCIETY LTD,PARSHWANATH PARK CO-OP.HOUSING SERVICE SOCIETY LTD	MR MITUL K SHELAT
2243	AO/85/2012	9/8/2012	KANAIYALAL @ KANUBAHI CHETANDAS PESHWANI,RAMESHBHAI CHETANDAS PESHWANI,KANTABEN KESHAVDAS VASVANI D/O CHETANDAS HEMENDAS PESHWAN	MR VIMAL M PATEL	MAYABEN CHETANDAS PESHWANI,RAJNIBEN HARESHBHAI AHUJA D/O CHETANDAS HEMENDAS PESHWAN,MEENABEN MOHANDAS DHANKANI D/O CHETANDAS HEMENDAS PESHWAN,SHANTABEN ATULBHAI THAKKAR,RAJENDRA RAMBABU GUPTA	,MR TEJAS S TRIVEDI
2244	AO/86/2012	14/02/2013	POPATLAL JOITARAM PATEL SOLE PROPRIETOR OF PRECISION S,	MR MJ PARIKH	JAYANTIBHAI JOITANDAS PATEL,USHABEN JAYANTILAL PATEL	MR NV GANDHI
2245	AO/87/2012	18/06/2012	JIGAR BHUPENDRABHAI PATEL HUF,	MR VIVEK B GUPTA	NEELAM YATINBHAI PATEL,	MS SWATI D SHARMA,MS RAJANI D SHARMA
2246	AO/88/2012	24/08/2012	VALABHAI PREMJIBHAI SIDHPARA (DECD) THROUGH JIVTIBEN V SIDH,BABUBHAI VALABHAI SIDHPARA,DILIPBHAI VALABHAI SIDHPARA,KANTABEN VALABHAI SIDHPARA,HEMIBEN VALABHAI SIDHPARA	MR. ZALAK B PIPALIA	SURESHBHAI VALLABHBHAI PANSURIYA,	NOTICE SERVED,MR AMAR D MITHANI
2247	AO/89/2012	2/7/2013	LAXMIDAS MULJIBHAI THAKKAR (DECD)THROUGH INDUMATIBEN L TH,	MR DM THAKKAR	RANJITKUMAR GOVIND BAROT,BHUPENDRA CHANDUBHAI PATEL,POOJA INFRACON PVT LTD,CENTRAL BANK OF INDIA	NOTICE SERVED BY DS,(MR ASHVIN M PANCHAL)
2248	AO/90/2012	7/7/2015	JAGDISHBHAI POPATLAL GOHIL,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PRABHUDAS BECHARBHA GOHI(DECD.SHANTABEN,W/O PRABHUIDAS GOHIL,KANTABEN@KIRTIBEN W/O. JAYKUMAR CHUAHAN,,NARENDRABHAI PRABHUDAS GOHIL,JAYANTIBHAI PRABHUDAS GOHIL,KAMLESHBHAI PRABHUDAS GOHIL,YOGESHBHAI PRABHDAS GOHIL	NOTICE NOT RECD BACK,MR SP MAJMUDAR,MR P P MAJMUDAR
2249	AO/91/2012	8/8/2012	NITIN JAYANTILAL TRIVEDI,	MS.DILBUR CONTRACTOR	MANGALADEVI ENGINEERING PROPRIETOR M B SUVARANA,ROHITBHAI SUVARANA,ROHITBHAI PATEL	REFUSED SERVED (N)(10),MS AMRITA M THAKORE
2250	AO/92/2012	17/09/2012	VISHNUPRASAD MOHANLAL BHATT,	MR HARSH M SURTI	VIJAYA BANK,JASHVANTBHAI NAROTTAMDAS GONDALIA,PUSHPABEN J GONDALIA,RAKSHESH JAYDEVLAL BRAHMBHATT	NOTICE SERVED BY DS,MR JS PARMAR,MR KURIAN SANJAY

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2251	AO/94/2012	2/7/2012	LUBI ELECTRICALS LTD THROUGH NARENDRABHAI PAREKH,	MR. D. P. KINARIWALA	BHAIJI SOMAJI,MANGAJI SOMAJI	MR RAVINDRA SHAH,MRS KANAN R SHAH,MR DIGANT B KAKKAD
2252	AO/95/2012	23/03/2012	LINCOLN PHARMACEUTICALS LTD,	MR VIMAL M PATEL,MR DEVANG J JOSHI	TROIKAA PHARMACEUTICALS LTD,	MR YJ TRIVEDI
2253	AO/96/2012	12/12/2012	SUBHASHBHAI LAXMIDAS PATEL,	(MR NIKHIL S KARIEL)	RAMANBHAI K PATEL,BHUPENDRAKUMAR C SHAH,VINODBHAI R PATEL	MR PADMRAJ K JADEJA,MR JIGAR G GADHAVI
2254	AO/97/2012	11/7/2013	SHAIKH AYESHABEGAM MOHMEDALI,SHAIKH MOHMEDZAHIDMIYA ABDULKHALIQ,SHAIKH FATIMA MOHAMADALI,SHAIKH MAROO MOHAMADALI	MS SONAL D VYAS	UNION OF INDIA,STATE OF GUJARAT,COLLECTOR,THE MAMLATDAR,BHARAT SARASWATI MANDIR(SHARDA GRAM),HIERS OF LATE SHAIKH SALIMMIYAABDUL KHALIQMIYA NAZMABEGAM SA,SHAIKH KALIMMIYA SALIMMIYA,SHAIKH NADIMMIYA SALIMMIYA,SHAIKH NAIMMIYA SALIMMIYA,SHAIKH FARUQ JAHAN SALIMMIYA,SHAIKH NASARATJAHAN SALIMIYA,M.SAIDMIYA ABDULKHALIQ SHAIKH,MARIAMBEGAM ABDULKHALIQ SHAIKH	GOVERNMENT PLEADER,NOTICE SERVED,MR HARESH H PATEL,MR MRUGEN K PUROHIT
2255	AO/98/2012	13/09/2013	DUDHNATH RAJARAM TIWARI,	MR MAHESH BHAVSAR	NIRMALABEN ATMARAM TRIPATHI,	NOTICE SERVED,MR VILAV K BHATIA,MARSHALL & ASSOCIATES
2256	AO/99/2012	22/08/2012	M/S CHANCHAL INFRASTRUCTURE PVT LTD THROUGH DIRECTOR AND ADM,KENON PANKAJBHAI PATEL	MR CG SHARMA	KHENGARBHAI BIJOLBHAI DESAI THRO'POA RAMESHBHAI K DESAI,SARTANBHAI BIJOLBHIA (DECD) THROUGH LEGAL HEIRS,MALIBEN WD/O SARTANBHAI B DESAI THRO'POA RAMESHBHAI K DESAI,LALLUBHAI SARTANBHAI DESAI THRO'POA RAMESHBHAI K DESAI,JIVABHAI S DESAI (DECD) THRO'LEGAL HEIRS,ZEMORBHAI SARTANBHAI DESAI THRO'POA RAMESHBHAI K DESAI,AMRUTBHAI SARTANBHAI DESAI THRO'POA RAMESHBHAI K DESAI,TAKHIBEN DAUGHTER SARTANBHAI DESAI THRO'POA RAMESHBHAI K,SAKARBEN WD/O JIVABHAI S DESAITHRO'POA RAMESHBHAI K DESAI,ASHABEN JIVABHAI DESAI (MINOR)THRO'SAKARBEN JIVABHAI DESAI,NISHABEN JIVABHAI DESAI(MINOR)THRO'SAKARBEN JIVABHAI DESAI,VIPULBHAI JIVABHAI DESAI(MINOR)THRO'SAKARBEN JIVABHAI DESAI,VASTABHAI HARIBHAI DESAI THRO'POA BHULABHAI V DESAI,AJMALBHAI HARIBHAI DESAI THRO'POA BHULABHAI V DESAI,SAKNABHAI BIJOLBHAI DESAI THRO'POA RAMESHBHAI K DESAI,NILIBEN KAMLESHKUMAR TRIPATI,ABHIMANYU KAMLESHKUMAR TRIPATHI (MINOR)THRO'KAMLESHKUMAR R T,AARTIBEN NARENDRAKUMAR TRIPATHI,DEVAM NARENDRAKUMAR TRIPATHI (MINOR)THRO'NARENDRAKUMAR R,SENDHABHAI MANDANBHAI DESAI	,NOTICE SERVED BY DS,MR MA PAREKH,MR.D K.PUJ,MS DHARA M SHAH,MR SHIVANG M SHAH
2257	AO/100/2012	3/12/2012	PARMAR MANSINH ROOPSINH,	MR PARTHIV B SHAH	PARMAR GANANBEN HATHESINH W/O CHAVDA BHIMSINH ANUPSINH,PARMAR ANOPBEN HATHESINH WIFE OF SAMSINH SURSINH,PARMAR PRABHUBEN HATHESINH WIFE OF RAJ BHUPATSINH BHIMSINH,PARMAR ARVINDSINH CHANDRASINH,PARMAR DALPATSINH CHANDRASINH WIFE RAJ BHUPATSINH BHIMSINH	NOTICE SERVED BY DS,(MR NIKHIL S KARIEL),MR SP MAJMUDAR

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2258	AO/102/2012	27/06/2012	BABUBHAI BHAGABHAI ALIAS BHAGWANDAS PATEL,PATEL KOMALBEN PRAFULCHANDRA,PATEL MAHENDRABHAI BHULABHAI,PATEL FALGUNBHAI BABUBHAI	MR AMRISH K PANDYA,MR. ASHIT J VYAS	KUBERBHAI HEMTABHAI PATEL (DECD) THROUGH LEGAL HEIRS,JOITABHAI KUBERBHAI PATEL,BABUBHAI KUBERBHAI PATEL,AMBUBHAI HEMTABHAI PATEL (DECD) THROUGH LEGAL HEIRS,CHELABHAI AMBUBHAI PATEL,CHABABHAI AMBUBHAI PATEL,NATHABHAI MOHAMMADBHAI MANSURI(DECD) THROUGH LEGAL HEIRS,ABDUL RAZAK NATHABHAI MANSURI,ISAQBHAI NATHABHAI (DECD) THROUGH LEGAL HEIRS,HAMIDABEN WD/O ISAQBHAI NATHABHAI MANSURI,USMANGANI ISAQBHAI MANSURI,IQBALBHAI ISAQBHAI MANSURI	,MR. D. P. KINARIWALA
2259	AO/103/2012	8/7/2013	NIRAVBHAI PURSHOTTAMBHAI PATEL,	MR MJ PARIKH	JAYANTIBHAI JOITANDAS PATEL,USHABEN JAYANTILAL PATEL	MR NV GANDHI
2260	AO/104/2012	20/01/2014	DINESHBHIA DALPATBHAI RATHOD,	MR MUKESH A PATEL	GANDIABHAI DHURIABHAI PATEL,KALUBHAI RAMKABHAI PATEL,GOMTIBEN WD/O RADIABHAI RAMKABHAI,GOVINDBHAI RADIABHAI PATEL,PALIBEN RADIABHAI PATEL (EXPIRED PENDING THE PROSCEEDI,SHANKARBHAI RADIABHAI PATEL,FAKIRBHAI RADIABHAI PATEL,KISHANBHAI RADIABHAI PATEL,DHANSUKHBHAI RADIABHAI PATEL,LAKHUBHAI RADIABHAI PATEL,ASHOKBHAI RADIABHAI PATEL,RATANBHAI RADIABHAI PATEL,MEENABEN RADIABHAI PATEL,PARVATIBEN RADIABHAI PATEL,JAGUBHAI VAJIRBHAI PATEL,PALIBEN RAMANBHAI PATEL,DHIRUBHAI RAMANBHAI PATEL,MAHESHBHAI RAMANBHAI PATEL,SATISHBHAI RAMANBHAI PATEL,PREMABHAI RADIABHAI PATEL (DECD) THROUGH LEGAL HEIRS,MADHUBEN WD/O PREMABHAI RADIABHAI PATEL,VINODBHAI PREMABHAI PATEL,KAUSHIKABEN D/O PREMABHAI RADIABHAI PATEL,ALOK INDUSTRIES LTD	,MR DILIP L KANOJIYA
2261	AO/105/2012	17/11/2016	YASHPALSINH KISHORSINH PUVAR,YOGESHKUMAR CHINUBHAI SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	NITINBHAI AMBALAL PATEL,SURESHCHANDRA CHIMANLAL SHAH,AMITKUMAR RAVJIBHAI PATEL,BHADRESHKUMAR JAYANTILAL PATEL,JAYESHBHAI LALBHAI PAREKH	RULE SERVED,RULE UNSERVED
2262	AO/107/2012	17/04/2012	KIRAN KISHORE GOSWAMI (DECD) THROUGH LEGAL HEIRS,KAREENA KISHORE GOSWAMI,KAVITA KISHORE GOSWAMI THRO'POA KISHORE N GOSWAMI,RANJANA A UTHAIAH	(MRS VD NANAVATI)	DIPAK ROSHANLAL SHARMA,RAKESH ROSHANLAL SHARMA (DECD),HITASHRI D/O RAKESH SHARMA,NIHARIKA D/O RAKESH SHARMA	(MR JD AJMERA)
2263	AO/108/2012	13/08/2012	KOKILABEN CHHAGANBHAI ROHIT W/O BUDHIYABHAI SHUKKARBHAI,	MR DEEP D VYAS	BHANUBEN ARVINDBHAI RATHOD,	MR MUKESH A PATEL
2264	AO/109/2012	18/07/2014	SAHATRADHARA CO.OP.HOUSING SOCIETY LTD,	MR JAYESH A KOTECHA	VARSHABEN SADHURAM BULAKHIDAS,JYOTIBEN SADHURAM BULAKHIDAS,SAMIRKUMAR SADHURAM BULAKHIDAS,KALPANABEN SADHURAM BULAKHIDAS,SMITABEN SADHURAM BULAKHIDAS,SWAGATPARK(VINZOL) CO.OP.HOUSING SOCIETY LTD,UCO BANK,RAJNIBHAI JAIRAMBHAI PATEL,BHAVNABEN MAGANBHAI PATEL,DEEPAKBHAI GUNVANTBHAI PATEL,PANCHDHARA DEVELOPERS PARTNER PRAVINBHAI KANUBHAI DESAI	NOTICE SERVED BY DS,MR. VN. SEVAK,MRS. HIRAL TRIVEDI,MR KAMLESH S KOTAI,TRIVEDI LAW OFFICE & ASSOCIATES(6538)
2265	AO/110/2012	26/02/2013	ALPESHBHAI KAMLESHBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SANJAY PRAVINCHANDRA VAKTA,	MR AR GUPTA

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2266	AO/111/2012	27/06/2012	MEHBOOBBHAI SABIRBHAI ANSARI,SHAHNAWAZ SABIRBHAI ANSARI	MR SA DESAI	AYUBBHAI SABIRBHAI ANSARI,	MR NEHAL R JOSHI,MS ARCHANA C RAVAL
2267	AO/112/2012	21/06/2012	KAMLABEN @ SHANTABEN D/O SHANABHAI BECHARBHAI PATEL THROUGH,JAYANTIBHAI DAYABHAI PATEL,INDIRABEN D/O DAYABHAI PATEL THROUGH POA JAYANTIBHAI D PATE,NIRUBEN D/O DAYABHAI PATEL THROUGH POA JAYANTIBHAI D PATE	BHARGAV KARIA & ASSO	SHANKARBHAI SHANABHAI PATEL (DECD) THROUGH KAMLABEN WD/O S,BHARATBHAI SHANKARBHAI PATEL,ASHOKBHAI SHANKARBHAI PATEL,RAMESHBHAI SHANKARBHAI PATEL,ANILBHAI SHANKARBHAI PATEL (DECD) THROUGH LEGAL HEIRS,MINABEN WD/O ANILBHAI PATEL,NIRAV ANILBHAI PATEL (MINOR) THROUGH MINABEN WD/O ANILBHAI,HIMALIBEN ANILBHAI PATEL,PUSHPABEN D/O SHANKARBHAI PATEL,MINABEN D/O SHANKARBHAI PATEL,DIPTIBEN KANTIBHAI PARSANA,PRAVINBHAI LABDHABHAI PATEL,RAJENDRA HARIBHAI JOGANI	,MS TRUSHA K PATEL,MR TATTVAM K PATEL
2268	AO/113/2012	8/7/2013	JAYANTIBHAI JOITANDAS PATEL,USHABEN JAYANTILAL PATEL	MR JITENDRA M PATEL	NIRAV PURSHOTTAMDAS PATEL,	MR MJ PARIKH
2269	AO/114/2012	23/04/2012	MOHAMMAD AMIN MUSTFABHAI,	MR VIRAL K SALOT	RATILAL LALJIBHAI MAKWANA (DECD)THROUGH DASHRATHBHAI R M,MANSINGBHI RATILAL MAKWANA,CHHATRASINGH RATILAL MAKWANA,SUMITRABEN RATILAL MAKWANA,MANJULABEN RATILAL MAKWANA,INDIRABEN RATILAL MAKWANA	
2270	AO/115/2012	12/12/2012	PRAKASHBHAI BACHUBHAI PATEL,	MR SUNIL S JOSHI	KRUTESH RAMCHANDRA THAKKAR,LALIBEN D/O CHHAGANBHAI SHANKARBHAI PARMAR,KASHIBEN D/O CHHAGANBAHI SHANKARBHAI PARMAR,MELABHAI CHHAGABHAI PARMAR	,MR AMIT V THAKKAR
2271	AO/116/2012	15/07/2013	HIMATBHAI ARJANBHAI SAVANI,VASRABHAI RANCHHODBHAI PATEL,RAJESH CHATURBHAI PATEL	VIRAL K SHAH	THE SURAT MUNICIPAL CORPORATION,DIRECTOR OF PLANNING SURAT MUNICIPAL CORPORATION,SUMANBEN DAUGHTER OF NANUBHAI DESAI AND WIFE OF GIRISHBHAI,RAMESHCHANDRA NANUBHAI DESAI,USHABEN DAUGHTER OF NANUBHAI DESAI AND WIFE OF SHAILESHBHAI,DAMYANTIBEN DAUGHTER OF NANUBHAI & WIFE OF GUNVANTBHAI DESAI,JAYANTKUMAR GOKALDAS MAKWANA,RAJESH JAYANTKUMAR MAKWANA,CHATURBHAI JOITARAM PATEL	
2272	AO/117/2012	27/06/2012	AIYUBBHAI SABIRBHAI ANSARI,	MR NEHAL R JOSHI,MS ARCHANA C RAVAL	MEHBOODBHAI SABIRBHAI ANSARI,SHAHNAVAZ SABIRBHAI ANSARI	MR SA DESAI
2273	AO/118/2012	18/07/2014	ASHOKBHAI TEJBHAVANDAS BHAMBHANI,	MR HARDIK P MODH	JANKI DEVELOPERS,JAGDISHBHAI MANIBHAI PATEL,LATABEN JAGIDHBHAI PATEL,MAFATBAHI PURSHOTTAMBHAI PATEL,CHANCHALBEN PURSHOTTAMBHAI PATEL,REKHABEN PURSHOTTAMBHAI PATEL,BHAVESH VASANTLAL CHOKSHI,SMT.UNATIBEN BHAVESH CHOKSHI,DEV BHAVESH CHOKSHI-MINOR-THRU'GUARDIAN UNNATIBEN,UNNATIBEN VASATLAL CHOKSHI,INDIAN OVERSEAS BANK	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR HASIT DAVE,MR YH MOTIRAMANI,MR YOGESH G DEV,MR BIJU A NAIR
2274	AO/119/2012	28/12/2012	RANGOLI CHEMFOODS PVT LTD,TEAM INDIA PRODUCTS PVT LTD,M/S PACS CHEMICALS	NANAVATI ASSOCIATES	INDO BRINE INDUSTRIES LTD,	MR PRATIK Y JASANI
2275	AO/124/2012	13/04/2012	AKUMS DRUGS AND PHARMACEUTICALS LTD,	THAKKAR AND PAHWA ADVOCATES	TROIKAA PHARMACEUTICALS LTD,GENX PHARMA LTD,SHREEJI CHEMIST	,MR YJ TRIVEDI,MS MANISHA LAVKUMAR
2276	AO/125/2012	17/09/2013	MANOJ MITHALAL SHAH,SANJAY MITHALAL SHAH,MAHENDRA MITHALAL SHAH,RAJESH MITHALAL SHAH	MR MTM HAKIM	GANIKHAN HASAMKHAN PATHAN,THE LEGAL HEIR AND REP.OF THE DECD.MARIAMBEN MUHAMMADHUSAIN	MRS NASRIN N SHAIKH,VIRAL K SHAH,MR ROHIT N PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2277	AO/126/2012	4/9/2012	SHRI PARTH SUKHDEVBHAI PATEL,DIVYA PARAG PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	DOLATSANG KHODABHAI,ANANDBA KHODABHAI,BHARATBA KHODABHAI,MUNIBA KHODABHAI,GHANSHYAM KHODABHAI,DIVANSIH KHODABHAI,JAMBA W/O KHODABHAI GOVINDBHAI,NATVARBHAI GOVINDSANG,JATENDRASINGH NATVARBHAI,GANANBEN W/O NATVARBHAI GOVINDBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
2278	AO/127/2012	29/11/2012	RASHMIN VADILAL SHAH,	MR.D K.PUJ	VIMALACHAL PRINT AND PACK PVT LTD THROUGH GIRISH V SHAH,GIRISH VADILAL SHAH,HARMISH GIRISHBHAI SHAH,HANSABEN GIRISHBHAI SHAH,NIPA HARMISH SHAH,MIMISH GIRISHBHAI SHAH,GIRISH VADILAL SHAH, HUF (THRO'KARTA GIRISH V SHAH),BINA MIMISH SHAH,KINNARIBEN GIRISHBHAI SHAH	MR AMAR N BHATT
2279	AO/128/2012	1/8/2012	GANPATSINH KALUBHAI JADEJA,ANIRUDHSINH NATUBHA JADEJA,VINODBHAI POPATBHAI BHALODIYA	MR PREMAL S RACHH	LALITABEN SHAMJIBHAI PARMAR,SAVITABEN SHAMJIBHAI PARMAR,MADHUBEN SHAMJIBHAI PARMAR,VASANTBEN SHAMJIBHAI PARMAR,DAKSHABEN SHAMJIBHAI PARMAR,JASNABEN SHAMJIBHAI PARMAR,SHANTABEN SHAMJIBHAI PARMAR	
2280	AO/130/2012	31/08/2012	JASUBEN D/O MAHONBHAI DAHYABHAI THRO'POA HANSABEN D/O MOHANB,JAYMANBEN D/O MOHANBHAI DAHYABHAI THRO'POA HANSABEN D/O MOHA,HANSABEN D/O MOHANBHAI DAHYABHAI W/O BALDEVBHAI ISHWARBHAI,PUSHPABEN D/O MOHANBHAI DAHYABHAI THRO HEIR-PARESHKUMAR DHIR	MR RUSHABH R SHAH	KASHIBEN WD/O MOHANBHAI DAHYABHAI,THAKORBHAI MOHANBHAI PATEL,DALPATBHAI MOHANBHAI PATEL,NAVINBHAI MOHANBHAI PATEL,KANCHANBEN WD/O PRAVINBHAI MOHANBHAI,BHAGWANBHAI GOVINDBHAI VADHER,WEAVER PROJECT PVT LTD	NOTICE SERVED BY DS,MR DHAVAL D VYAS
2281	AO/131/2012	16/04/2012	RAMSIBHAI MERABHAI BHARVAD,	MS VINITA S VINAYAK	KALABHAI RAYMANBHAI,PUNJABHAI BHAGWANBHAI(DECD) THROUGH LEGAL HEIRS,JERAMBHAI PUNJABHAI RABARI,MAHADEVBHAI PUNJABHAI RABARI,GAMANBHAI PUNJA RABARI	
2282	AO/133/2012	14/07/2014	RONAK RAJNIKANT DHOBI,	MR RUSHABH R SHAH	JAIMINI HIRENBHAI VYAS,POOJA HIRENBHAI VYAS (MINOR) THRO'JAIMINI H VYAS,AHMEDABAD MUNICIPAL CORPORATION,THE CHAIRMAN SHRI MANOJBHAI SAURASHTRA CO-OP HSG SOCIETY,SUPRIYA GAURAVBHAI SHAH	NOTICE SERVED,(MR ASHOK K PADIA),M/S RJ RAWAL ASSOC.,MS AMRITA M THAKORE
2283	AO/134/2012	17/02/2014	PRABHUBHAI DAHYABHAI(DECD) THROUGH HANSABEN WD/O PRABHUBH,BHAVESHBHAI PRABHUBHAI,ALPESHBHAI PRABHUBHAI,ATULBHAI PRABHUBHAI,SONALBEN PRABHUBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	TUSHARBHAI HARJIBHAI GHELANI,SHANTUBHAI KALYANIJIBHAI WD/O MANIBEN DHAYALAL,RUPABEN WD/O KANJIBHAI DAHYABHAI,THAKOREBHAI KANJIBHAI,DHANUBEN WD/O GOVINDBHAI DAHYABHAI,MANHARBHAI @ MANOJBHAI GOVINDBHAI,KIRANBHAI GOVINDBHAI,BHARATBHAI GOVINDBHAI,DAMYANTIBEN D/O GOVINDBHAI DHAYABHAI AND W/O RATILAL JAYRAM,URMILABEN D/O GOVINDBHAI DAHYABHAI,BHARTIBEN D/O GOVINDBHAI DAHYABHAI AND W/O DINESHBHAI CHHABI,JIVIBEN WD/O CHHAGANBHAI DAHYABHAI,BHIKHUBHAI CHHAGANBHAI,KALAVATIBNEN D/O CHHAGANBHAI DHAYABHAI AND W/O CHETANBHAI FA,NIRUBEN D/O CHHAGANBHAI DAHYABHAI AND W/O MAHESHBHAI BECHARB,SANGEETA D/O CHHAGANBHAI DAHYABHAI AND W/O BHARATBAHI FAKIRB,PIYUSHBHAI CHANDUBHAI FAGANIA	,(MR AJ SHASTRI)

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2284	AO/135/2012	23/04/2012	ASHISHBHAI PRAVINBHAI PATEL THROUGH POA KETANBHAI P PATEL,	(MR NIKHIL S KARIEL)	NITIN TRIVEDI,	MR KC TRIVEDI
2285	AO/136/2012	24/04/2012	ASHWINBHAI POPATBHAI BHALANI,RAMESHCHANDRA NATHABHAI KHANT	MR BM MANGUKIYA,MS BELA A PRAJAPATI	VINODRAI POPATRAI BHALANI,	
2286	AO/137/2012	23/04/2012	PRAVINSINH VIJAYSINHJI VAGHELA,KISHANSINHJI PRAVINSINHJI VAGHELA,BALVANTSINHJI PRAVINSINHJI VAGHELA,PRABHATBAI W/O PRAVINSINHJI VIJAYSINHJI VAGHELA,DASHRATHLAL S/O PRAVINSINHJI VIJAYSINHJI VAGHELA,KIRANBA D/O PRAVINSINHJI VIJAYSINHJI VAGHELA,MINABA D/O PRAVINSINHJI VIJAYSINH VAGHELA,SOVANBA D/O PRAVINSINHJI VIJAYSINHJI VAGHELA	MR DIPAN DESAI	THE STATE OF GUJARAT,	
2287	AO/138/2012	22/08/2012	KAMNATH OIL MILL, KESOD PARTNERS,ASHINKUMAR RAMJIBHAI GONDALIA THRO' POA BHARAT R GONDALIA,ATULKUMAR RAMJIBHAI GONDALIA,BHARAT RAMJIBHAI GONDALIA,MUKESHKUMAR POPATBHAI GONDALIATHRO'POA BHARAT R GONDALIA	GIRISH K PATEL	PASCHIM GUJARAT VIJ CO.LTD RAJKOT.,	MS LILU K BHAYA
2288	AO/139/2012	27/09/2013	KANUBHAI REVABHAI BHARWAD,	MR DIPEN K DAVE	BARIYA JESNAGBHAI BECHARBHAI (DECD)THROUGH LEGAL HEIRS,BARIYA CHIMANBHAI JESANGBHAI,BARIYA VIKRAMBHAI JESANGBHAI,BARIYA ALPESHBHAI JESANGBHAI,RADHABEN DAUGHTER OF RANABHAI CHHARANBHAI GADHAVI	,MR GAURANG H BHATT,MR GAJENDRA P BAGHEL
2289	AO/140/2012	9/7/2014	BHEMABHAI VAJABHAI RABARI,	MR KEYUR A VYAS	SAVABHAI VAJABHAI RABARI (DECD)THROUGH VAKTUBEN S RABAR,TALSIBEN SAVABHAI RABARI,JATNABEN W/O DHANABEN SAVABHAI RABARI,SARUBEN SAVABHAI RABARI,JASHIBEN SAVABHAI RABARI,BHAVABHAI SAVABHAI RABARI,LAKHABHAI SAVABHAI RABARI,MIRABEN SAVABHAI RABARI,NETIBHAI SAVABHAI RABARI,KELIBEN D/O SAVABHAI VAJABHAI (DECD) THROUGH NARNABHAI RAGHA,DALPATHSINH VAGHUBHAI CHAUHAN,KARANJI CHAVAJI RABARI,AAYDANJI CHAVAJI RABARI,KALAJI CHAVAJI RABARI,BASHIRBHAI ISHAMAILBHAI NAGORI,BADARSINH GULABSINH THAKOR	NOTICE SERVED,MR MEHUL H RATHOD,MR PUNIT B JUNEJA,MR AMIT M BAROT
2290	AO/141/2012	28/01/2013	IQBAL HUSSEIN ISMAILBHAI TADHA,	(MR UTKARSH B JANI)	K V KRISHNAN,INSURANCE REGULATORY DEVELOPMENT AUTHORITY,LALITKUMAR CHANDEL DIRECTOR (INSURANCE)MINISTRY,SUDHA RAMANUJ DEPUTY DIRECTOR INSURANCE REGU,R.K.ELANGO,	,NOTICE NOT RECD BACK,SERVED BY RPAD (N),MS DHARMISHTA RAVAL

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2291	AO/143/2012	19/03/2013	SENDHABHAI SOMCHAND PRAJAPATI,MANIBEN MAFATLAL PRAJAPATI HEIRS OF D/O SOMCHAND SANKALC-,KANTIBHAI MAFATLAL PRAJAPATI,GOVINDBHAI MAFATLAL PRAJAPATI,MENABEN MAFATLAL - THRO' HEIRS OF BHIKHABHAI DALSUKHLAL,KOKILABEN MAFATLAL W/O BAKABHAI,SANJAYBHAI BHIKHALAL PRAJAPATI,SHILPABEN BHIKHALAL W/O HITESHKUMAR MANUBHAI,SONALBEN BHIKHALAL	MR HR PRAJAPATI	HEIRS OF JOITARAM SOMACHANDBHAI SANKALCHAND,LAXMIBEN JOITARAM W/O DAHYABHAI ISHWARDAS,RAMANBHAI JOITARAM PRAJAPATI,LILABEN JOITARAM W/O KANUBHAI CHHOTALAL,KANUBHAI JOITARAM PRAJAPATI,VIMLABEN JOITARAM W/O. DASHRATHLAL SHIVRAM,BHIKHABHAI JOITARAM PRAJAPATI,KANTABEN JOITARAM W/O KANULAL AMRATLAL,JASWANTBHAI JOITARAM PRAJAPATI,PRAVINBHAI JOITARAM PRAJAPATI,HEIRS OF KASHIRAM SOMCHAND SANKALCHAND,RASIKBHAI KASHIRAM PRAJAPATI,SHAKUNTALABEN KASHIRAM W/O KUMODCHANDRA KESHAVLAL,SUBHADRABEN KASHIRAM W/O RAMESHBHAI MANGALDAS,AANANDIBEN KASHIRAM W/O VINODBHAI HIRALAL,CHANDRAKANT KASHIRAM PRAJAPATI,HIRACHAND SOMCHAND PRAJAPATI,RAMESHBHAI BHEMABHAI PATEL	,NOTICE SERVED BY DS,REFUSED SERVED (N) (10),MR.RAJESH B SONI,GIRISH K PATEL
2292	AO/144/2012	3/5/2013	MUNNABEN WD/O. GULABSING DEVS-ING THROUGH POWER OF ATTORNEY,GYANSING GULABSING THROUGH POWER OF ATTORNEY HOLDER,BHAGWATSING GULABSING THROUGH POWER OF ATTORNEY HOLDER	MR MEHUL S SHAH,(MR SURESHM SHAH)	MUMTAZBANU NAZIRBHAI,SALIMBHAI MUSABHAI THRO'MUMTAZBANU NAZIRBHAI,NAZIRBHAI HUSBAND OF MUMTAZBANU THRO'MUMTAZBANU N,ILLYASBHAI MUSABHAI THRO'MUMTAZBANU NAZIRBHAI,SHAHENAZBANU HANIFBHAI THRO'MUMTAZBANU NAZIRBHAI,RASHIDABANU MUSABHAI THRO'MUMTAZBANU NAZIRBHAI,HANIFABANU MUSABHAI THRO'MUMTAZBANU NAZIRBHAI	(MR NS SHETH)
2293	AO/145/2012	18/06/2012	KALPESHKUMAR BHARATKUMAR MANKAD,	MR UDAYAN P VYAS	JITENDRABHAI GUNVANTRAI MANKAD(DECD.)THROUGH ALKA JITENDRA M,SHAIVALINI JITENDRABHAI MANKAD(DECD) THROUGH ALKA JITENDRABH,BHARATKUMAR GUNAVANTRAI MANKAD(DECD),MANOGNYA CHIRAG MEHTA,RATNA BHARATBHAI MANKAD,ATMAJA TUSHARBHAI TRIVEDI,HANSABEN BHARATKUMAR MANKAD (DECD),MANOGNYA CHIRAG MEHTA,RATNA BHARATBHAI MANKAD,ATMAJA TUSHARABHAI TRIVEDI	
2294	AO/147/2012	27/04/2012	JAYABEN MUKESHBHAI PUROHIT D/O SATISHBHAI BHIMJI,	MR NEHUL L DAVE,MS RENU D CHAUDHARY	MUKESHBHAI NATHUBHAI PUROHIT,	MR. ASHOK A PUROHIT
2295	AO/148/2012	30/01/2013	SHRI GUJARAT VANVASI KALYAN PARISHAD THROUGH DHIRUBHAI S BHA,	MR MANAV A MEHTA	BHUPATSINH FATEHSINH SOLANKI,MAHESHBHAI RAGUNATH HAJIRAWALA	NOTICE SERVED,MR YATIN SONI
2296	AO/149/2012	5/4/2013	JAYESH RATILAL SHAH,	MR AMAR N BHATT	RATILAL CHUNILAL SHAH,PARESH RATILAL SHAH	NOTICE SERVED,MR MUKUND M DESAI
2297	AO/150/2012	10/5/2012	NITINCHANDRA SOMNATH RAVAL,	MR DHARMESH V SHAH	RESERVE BANK OF INDIA THROUGH GOVERNOR,THE CHIEF GENERAL MANAGER,THE DEPUTY GENERAL MANAGER URBAN BANKS DEPARTMENT	
2298	AO/151/2012	17/03/2015	PARAGBHAI HARIPRASAD VASA,	MR ABHISHEK M MEHTA	DIPALI D/O HARIPRASAD VASA & WIFE OF HEMAL JITENDRA SHAH,TUSHAR HARIPRASAD VASA	MR JR SHAH,MR SALIL M THAKORE

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2299	AO/152/2012	16/01/2014	HEIRS OF MAGANLAL BHIMJIBHAI SHETH LABHKUNVARBEN MAGANLAL,CHANDUBHAI MAGANLAL SHETH,RASIKBHAI MAGANLAL SHETH,BHUPATRAY MAGANLAL SHETH,ASHOKBHAI MAGANLAL SHETH,GUNVANTRAI MAGANLAL SHETH,HARESHBHAI MAGANLAL SHETH,RAJNIKANT MAGANLAL SHETH	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECEASED JETABHAI DESABHAI,APABHAI JETABHAI-DECD.THRO HEIRS,HEIRS OF DECEASED ANAKBHAI JETABHAI,RADHEBEN JETABHAI,JENUBABEN JETABHAI W/O MANUBHAI RAMBHAI,MANUBEN ANAKBHAI,RAVUBHAI ANAKBHAI,LABHUBEN APABHAI DHADHAL WD.O.APABHAI,HAKUBHAI APABHAI DHADHAL,JAGUBHAI APABHAI DHADHAL,LILABEN APABHAI DHADHAL,NANDABEN APABHAI DHADHAL,GAJRABEN APABHAI DHADHAL,UMABEN APABHAI DHADHAL,HEIRS OF DECEASED BHAVANBHAI DUDABHAI KANBI,SAVITABEN BHAVANBHAI,CHANDUBHAI BHAVANBHAI,MADHUBHAI BHAVANBHAI,VILASBEN BHAVANBHAI,KAILASBEN BHAVANBHAI,HEIRS OF NANJIBHAI KARSHANBHAI,POPATBHAI NANJIBHAI,DHIRUBHAI NANJIBHAI,STATE OF GUJARAT THROUGH COLLECTOR, AMRELI,SPECIAL SECRETARY (APPEALS),COLLECTOR, AMRELI,DEPUTY COLLECTOR,...,HEIRS OF DECEASED MAGANLAL BHIMJIBHAI THROUGH HEIRS MANDABEN,DARSHAKBHAI MANSUKHLAL SHETH,MIHIRBHAI MANSUKHLAL SHETH,MINABEN MAGANLAL SHETH D/O DECEASED MAGANLAL BHIMJIBHAI	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MB PARIKH
2300	AO/153/2012	5/7/2013	ALKABEN CHANDULAL BARAI,CHANDULAL MATHURDAS BARAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	JETHALAL MANDANBHAI OF DWARKA,PRANJIVAN PARMANAND,PREMKUNVARBEN PRAMANAND (DECD) WITHOUT JOINING HEIRS,KESHA DAYA,KURJI NARAN (DECD) THROUGH LEGAL HEIRS,MOHANLAL KURJI,SHANTILAL KURJI,SURESH KURJI,MAHENDRA KURJI,MANSUKH KURJI,MRUDULABEN MANSUKHLAL,SAGUNABEN SURESHBHAI,RANJAN BHARATKUMAR TANNA	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR VIVEK N MAPARA)
2301	AO/154/2012	28/08/2012	MANINAGAR SHREE SWAMINARAYAN GADI SANSTHAN,	MR SP MAJMUDAR,MR P P MAJMUDAR	AHMADALI MIR SAHEB MIYA,GULAM MURTUJA MIR SAHEB MIYA,NAZAR ABBAS MIR SAHEB MIYA,ABID HUSSEIN MIR SAHEB MIYA,NAZMUNNISA-DAUGHTER OF MIR SAHEB MIYA,FAKRUNISA-DAUGHTER OF MIR SAHEB MIYA,KANIZE MASUMA-DAUGHTER OF MIR SAHEB MIYA	,MR NILESH R KOYANI
2302	AO/155/2012	3/7/2012	PATEL AMBALAL SHAMBHUDAS,PATEL UMEDBHAI MADHABHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	KOLI HANSABEN SONAJI,SONAJI BHUTAJI GHADIA (KOLI) (DECD) THROUGH LEGAL HEIRS,KOLI ISHWARBHAI SONAJI,KOLI NATHUBHAI SONAJI,KOLI DALCHHABHAI BHUTABHAI,KOLI HEMRAJBHAI VIRCHANDBHAI,KOLI KHEMAJI KALUJI,KOLI JITAJI KALUJI,KOLI JAYANTIJI KALUJI,KOLI TARABEN DOLJI,KOLI SORAMBEN DOLJI,KOLI JAVANJI CHHAGANJI,KOLI BALUBEN CHHAGANJI,KOLI MATHURJI CHHAGANJI,KOLI MIRABEN TAKHAJI,KOLI GAJARABEN TAKHAJI,KOLI NANDABEN TAKHAJI,KOLI DALPATJI TAKHAJI,KOLI SHANTIJI TAKHAJI	,DS AFF.NOT FILED (N),MS ROOPAL R PATEL

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2303	AO/156/2012	15/06/2012	TARACHAND DEEPCHAND AASHWANI,KAUSHALIYADEVI DEEPCHAND AASHWANI,RAMESH TARACHAND AASHWANI,MANOHAR TARACHAND AASHWANI,JANAKI TARACHAND AASHWANI,MOHINI TARACHAND AASHWANI,MANUBHAI TARACHAND AASHWANI,NAYANI TARACHAND AASHWANI,DEVIKA TARACHAND AASHWANI,ARJUN KISHANLAL KAMBALE	MR SUREN M SHAH	M/S OM INTERNATIONAL, A PARTNERSHIP FIRM,SUNDERDAS H ROOPANI,KAMINIBEN H ROOPANI,SUNIL SUNDERDAS ROOPANI,AMIT SUNDERDAS ROOPANI	
2304	AO/157/2012	13/08/2013	MANDALIYA KAMLESH GUNVANTLAL,	(MRS VD NANAVATI)	BAROT AMITKUMAR JAYANTILAL,SURESHBHAI SHAH,DEEPKUMAR SURESHBHAI SHAH,SHAILESHKUMAR JASWANTRAI BHATT,DEPUTY ENGINEER	NOTICE SERVED BY DS,MR VIKRAM J THAKOR,MR. SAHIL M SHAH
2305	AO/158/2012	3/4/2014	YUSUF AHMAD PATEL,	(MR HM PRACHCHHAK)	UNA TALUKANA KHEDUT SAHKARI KHAND UDYOG MANDALI LTD,DEPUTY COLLECTOR, UNA,STATE OF GUJARAT THROUGH THE OFFICE OF THE GOVT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR BAIJU JOSHI
2306	AO/159/2012	11/10/2012	CHAMPAKBHAI CHIMANLAL PATEL,VIJAYKUMAR PARMANAND GOTAWALA,BANSIBHAI R GANJAWALA,MINAKSHIBEN SHASHIKANT JARIWALA,KASHMIRABEN RAJESHKUMAR JARIWALA,RASHMI NARENDRABHAI THAKOR,DHARABEN AJITBHAI PATEL,TEJASH SHASHIKANT DHARIWALA,JITENDRAKUMAR TANSUKHBHAI GOTAWALA,MAHESHBHAI BHOGILAL SHAH (HUF) THROUGH KARTA (MANAGER),NIRZA JINESHKUMAR DESAI,BABUBHAI BHANABHAI PATEL,KAMINI BABUBHAI PATEL,MAHESHBHAI MAGANBHAI PATEL,PRIYAL RITESHBHAI SHAH,TEJAS ASHWINBHAI SHAH,SHAILESH NAVINCHANDRA MASHRUWALA,MUKUL KISHORBHAI VASHI,CHETANKUMAR TANSUKHBHAI GOTAWALA,CHETANKUMAR TANSUKHBHAI GOTAWALA,RASIKA RANJITRAY GAJJAR,AJAYKUMAR HARSHADRAY CHEVLI,KALINDI MUKUL VASHI,AJAYBHAI JITENDRABAHI KHARVAR,DHJARMESH JITENDRABHAI KHARVAR,RANJITBHAI RAMANLAL KHARVAR,YOGESHBHA R MEHTA,BELA CHIRAG MEHTA,PRAKAHS SUNDARLAL KANTLIWALA,DHARMISTHABEN NITINBHAI DAMWALA,PRATIBHA RAMESHCHANDRA JARIWALA,DEVENDRABHAI TANSUKHBHAI GOTAWALA,BINABEN KISHORBHAI MATLIWALA,ILABEN JOGENDRA POPATIYA,HARIVADAN BALVANTBHAI KANSARIWALA,ASHOKBHAI HIRALAL CHELVI,ATUL PRANSUKHLAL PANDIT	MR KK TRIVEDI	SUSHILABEN WD/O FAKIRBHAI KANTIBHAI,BHANIBEN ALIAS VIRABEN-WIDOW OF KANTIBHAI LAXMANBHAI,PUSHPABEN-DAUGHTER OF KANTIBHAI LAXMANBHAI,SURESHBHAI KANTIBHAI,MAGANBHAI MANJIBHAI SABHAYA,MANISHBHAI THAKORBHAI PATEL,PRAVINBHAI C TAPIYAWALA,RAJIV RAJNIKANT PAJYAWALA,KAMLESH P RANGNANI,BHUPENDRAKUMAR ISHWARLAL JARIWALA,DHARMENDRAKUMAR NAVINCHANDRA VARMA,KAUSHALYABEN MOHANSINH KATHVADIYA,MADHAVI RAJIV PAJYAWALA,SHILPABEN KETANBHAI SHAH,BHANUBEN BHIKHUBHAI PATEL	NOTICE SERVED BY DS,(MR DHIRENDRA MEHTA),MR AMIT V THAKKAR,MR SHAIVANG D MEHTA
2307	AO/161/2012	4/5/2012	INEOS COMMERCIAL SERVICES UK LIMITED (INCORPORATED UNDER TH,	MR HARDIK P MODH	ESSAR OIL LIMITED,ESSAR GUJARAT PETROCHEMCALS LIMITED,INEOS EUROPE LIMITED (INCORPORATED UNDER THE LAWS O,INEOS USA LLC (INCORPORATED UNDER THE LAWS O	,NANAVATI ASSOCIATES
2308	AO/163/2012	26/03/2014	AJITSINH BHUPATSINH PARMAR,	MR DHAVAL D VYAS	RAVJIBHAI CHIMANBHAI CHAUHAN,LEGAL HEIRS OF DECD.NATUBHAI CHIMANBHAI CHAUHAN BHIKHIBEN,INDIRABEN NATUBHAI CHAUHAN,VIJAY NATUBHAI CHAUHAN,REKHABEN NATUBHAI CHAUHAN,MAHENDRA NATUBHAI CHAUHAN,SUSHILABEN W/O RAISANG CHIMANBHAI CHAUHAN,SURESHBHAI KARANSINH MANDVAT,LALITKUMAR KARANSINH MANDVAT	MR DJ BHATT,MR.D K.PUJ

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2309	AO/164/2012	21/08/2012	SHAILESHBHAI JIVRAMBHAI,RAJESHBHAI JIVRAMBHAI,DINESHBHAI JIVRAMBHAI,BHAVNABEN JIVRAMBHAI,RITESHBHAI JIVRAMBHAI,MOTIBHAI JIVRAMBHAI,KARANBHAI JIVRAMBHAI,JETHIBEN WD/O JIVRAMBHAI KARSHANBHAI,VISHNUBHAI RAIMALBHAI,GITABEN RAIMALBHAI,BHAVNABEN RAIMALBHAI,NITABEN RAIMALBHAI,VIPULBHAI RAIMALBHAI,SHANTABEN WD/O RAIMALBHAI KARSHANBHAI,MAHESHBHAI MOHANBHAI,ILALBEN MOHANBHAI,ANUBEN MOHANBHAI,CHETNABEN MOHANBHAI,MAYABEN MOHANBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MOHANBHAI BABABHAI DEL.CT.ORD.DT.08/05/2012,BHANUBEN D/O KARSHANBHAI PRABHATBHAI DEL.CT.ORD.DT.8/5/2012,VALIBEN WD/O HIRABHAI PRABHATBHAI DEL.CT.ORD.DT.8/5/2012,LILUBEN WD/O HIRABHAI PRABHATBHAI DEL.CT.ORD.DT.8/5/2012,SHANTABEN D/O HIRABHAI PRABHATBHAI DEL.CT.ORD.DT.8/5/2012,KARUNABEN D/O HIRABHAI PRABHATBHAI DEL.CT.ORD.DT.8/5/2012,MANAN HIRABHAI DEL.CT.ORD.DT.8/5/2012,RINABEN HIRABHAI (MINOR) THROUGH VALIBEN HIRABHAI,NIRAV VRAJLAL BAROLIYA DEL.CT.ORD.DT.8/5/2012,TUSHAR RAJESHBHAI MALI DEL.CT.ORD.DT.8/5/2012,PRAHLADBHAI KISHORBHAI DEL.CT.ORD.DT.8/5/2012,DINESHBHAI JADAVJIBHAI RAMI DEL.CT.ORD.DT.8/5/2012,RAMJIBHAI CHHAGANBHAI BAROLIYADEL.CT.ORD.DT.8/5/2012,THAKKARSHIBHAI PRABHUBHAI MALIDEL.CT.ORD.DT.8/5/2012,VRAJLAL RAMJIBHAI BAROLIYA,ARVINDBHAI RAMJIBHAI BAROLIYA,DALPATBHAI RAMJIBHAI BAROLIYA,SURESHBHAI RAMJIBHAI BAROLIYA,RAJESHBHAI THAKARSHIBHAI GORJIYA	NOTICE SERVED,DELETED,MR TATTVAM K PATEL
2310	AO/165/2012	22/10/2013	CHANDRAKANTBHAI P MAVANI,	MR CB DASTOOR	THAKOR SHANTABEN WD/O DECD.RANCHHODJI BAPUJI,THAKOR KAMLESHJI RANCHHODJI,PRATAPJI VISAJI DECEASED THORUGH HIERS,THAKOR BHALAJI PRATAPJI,THAKOR NAVAJI PRATAPJI-DECD.THRO HIERS,THAKOR VIMALABEN PRATAPJI,THAKOR JYOTSNABEN PRATAPJI,THAKOR RAIBEN WIDOW OF DECEASED PRATAPJI THAKOR,JAGDISH NAVAJI THAKORE,RAIBEN WIFE OF NAVAJI PRATAPJI,RAMAJI VISAJI THROUGH HIERS,CHANDUJI RAMAJI THROUGH HEIRS,THAKOR KESHAJI RAMAJI DECEASED THORUGH HEIRS,THAKOR SHAKRAJI CHANDUJI,KANTABEN WIDOW OF KESHAJI,ASHABEN D/O KESHAJI,THAKOR RAMESHJI CHANDUJI,THAKOR TARABEN CHANDUJI,BACHUJI RAMAJI THAKOR,THAKOR DAHIBEN CHANDUJI,BAPUJI VISAJI THROUGH HERIS,THAKOR NANDUBEN BAPUJI,THAKOR SHARDABEN BAPUJI	,NOTICE SERVED,UNSERVED EXPIRED (N),DELETED,MR VIKRAM J THAKOR,MR YV VAGHELA
2311	AO/166/2012	24/06/2013	NEVIL KIRITBHAI THAKKAR,JAY KIRIBHAI THAKKAR	MR NIRAV C THAKKAR	KEKINBHAI JAIKRISHNABHAI THAKKAR,KIRITBHAI JAIKRISHNABHAI THAKKAR,ANILBHAI JAIKRISHNABHAI THAKKAR,KANTABEN JAIKRISHNABHAI THAKKAR [EXPIRED.]	,NOTICE SERVED BY DS,MR VIRAL K SALOT
2312	AO/167/2012	11/3/2014	JAMNADAS RAMANLAL MODI,	MR NILESH A PANDYA	THAKORBHAI KABHAI PATEL,DOLUBHAI KABHAI PATEL,IBRAHIM MOHAMMAD SHAIKH	,(MR MAHENDRA K PATEL),MR GAJENDRA P BAGHEL
2313	AO/168/2012	11/8/2015	GANDHARVA RAMANLAL SOMNATH DECD.THRO HEIR,AMBIKABEN D/O RAMANLAL SOMNATHGANDHARVA,GANDHARVA KAMLESHKUMAR RAMANLAL	MR SUNIL S JOSHI	SHANTABEN RAMANLAL MESARIAYA,RANCHHODLAL (RAMANLAL) FARSURAM MESARIYA,ASHWINKUMAR RANCHHODLAL MESARIYA,SUNILKUMAR R MESARIYA,KIRANKUMAR RANCHHODLAL MESARIYA	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR AV PRAJAPATI
2314	AO/169/2012	11/10/2012	BRAHMIN SUVARNAKAR CHARITABLE TRUST MANAGING TURSTEE,	MS SEJAL K MANDAVIA	TARABEN BHERULAL YADAV,	MS LILU K BHAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2315	AO/170/2012	4/10/2012	KALIDAS DAHYABHAI PATEL (DECD)THROUGH LEGAL HEIRS,HEMABEN KALIDAS PATEL,VAISHALIBEN KALIDAS PATEL,BIPINKUMAR DAHYABHAI PATEL,SATISHKUMAR DAHYABHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	RANCHHODBHAI SHAKRABHAI PATEL,AMRUTBHI SHAKRABHAI PATEL (DECD) THROUGH LEGAL HEIRS,TARABEN AMRUTBHAI PATEL,PRAVINABEN AMRUTBHAI PATEL,MINABEN AMRUTBHAI PATEL,VINODKUMAR AMRUTBHAI PATEL,SANJAYKUMAR AMRUTBHAI PATEL,HANSABEN DAUGHTER OF DAHYABHYAI DHANABHAI,DILIPBHAI MANEKLAL @DAMODARDAS DESAI	,NOTICE SERVED,MR.D K.PUJ,MR JEET J BHATT
2316	AO/171/2012	25/07/2014	JAYSUKHBHAI MANUBHAI PANCHAL (DECD) THROUGH PRITEEBEN W/O,	MR YM THAKKAR	PRAVEENABEN WD/O NILESHKUMAR JAYSUKHBHAI PANCHAL,JYOTIBEN D/O NILESHKUMAR J PANCHAL(MINOR)THROUGH PRAVEENABEN,KHYATIBEN D/O NILESHKUMAR J PANCHAL(MINOR)THROUGH PRAVEENABE,HARSHADKUMAR JAYSUKHBHAI PANCHAL	NOTICE SERVED,MR ANKIT B PANDYA
2317	AO/173/2012	13/04/2016	RASIK @ RASHNIDHI MAFATBHAI PATEL,	MR DIGANT M POPAT	INDUMATIBEN WIFE OF MAFATBHAI PATEL,JAGDISH MAFATBHAI PATEL,MAFATBAHI PATEL (DECD) THROUGH LEGAL HEIRS,NAYNABEN RAJENDRABHAI PATEL (WIDOW),NIRAV RAJENDRABHAI PATEL (SON),AMISHA RAJENDRABHAI PATEL (DAUGHTER),JAYSHRIBEN DINESHBHAI PATEL (DAUGHTER OF MAFATBHAI RAVJIBH,RAKSHABEN SUBHASHBHAI PATEL (DAUGHTER OF MAFATBHAI R PATEL,ALOK RASIKBHAI @ RASHNIDHI PATEL,KRUNAL RASIKBHAI @ RASHNIDHI PATEL,GAUTAM @ LALO JAGDISHBHAI PATEL,NAVINBHAI VITTHALBHAI PATEL	,NOTICE SERVED BY DS,(MR MB GANDHI),MR BS PATEL,MS DHARMISHTA RAVAL,MR CHINMAY M GANDHI
2318	AO/174/2012	11/5/2012	RITABA GHANSHYAMBHAI ASHWAR,	MR ARPIT A KAPADIA	MAHESHKUMAR RAMANLAL PATLE,R C PATEL ESTATE (PARTNERSHIP FIRM)	
2319	AO/175/2012	12/3/2013	UKABHAI NARANBHAI PATEL,	MR DIGANT M POPAT	JAGDISHBHAI LABHUBHAI GADHIYA,BIPINBHAI LALJIBHAI GADHIYA,BHARATBHAI VANMALIBHAI PATEL,PRAVINBHAI THAKERSHIBHAI,GOVINDBHAI KESHAVJIBHAI MUNGRA,SOMIBEN @ CHHIMIBEN DAUGHTER OF NARANBHAI KALABHAI,LALITABEN DAUGHTER OF NAGINBHAI BHAGABHAI AND WIFE OF VASANT,HARISHBHIA NAGINBHAI PATEL,NAYNABEN DAUGHTER OF NAGINBHAI BHAGABHAI AND WIFE OF NARENDR,NIRMALABEN DAUGHTER OF NAGINBHAI BHAGABHAI AND WIFE OF NARES,HARSHIDABEN DAUGHTER OF NAGINBHAI BHAGABHAI AND WIFE OF SURE,RANCHHODBHAI THAKOREBHAI PATEL,PIYUSHBHAI RANCHHODBHAI PATEL,VIMAL RANCHHODBHAI PATEL,JAGDISHBHAI CHANDHUBHAI PATEL,YOGESHKUMAR MOHANLAL PATEL,RAMESHBHAI MOHANBHAI PATEL,NILESHKUMAR DAHYABHAI MAISURIYA,CHANDRESHBHAI MAGANBHAI PATEL,NILESHKUMAR MAGANLAL PATEL,SHILABEN ISHWARLAL JARIWALA,JAGDISHBHAI SUKHABHAI AHIR,SANDIP BALWANTRAI NAYAK,VIMALBHAI HARIBHAI PATEL	NOTICE SERVED BY DS,MR DEEP D VYAS,MR KABIR A HATHI

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2320	AO/177/2012	25/06/2012	GIRISH RAMANLAL VYAS,	MR ASHISH M DAGLI	GAJRABEN PRATAPJI MAGANJI THAKOR,RAMESH SHAKRAJI THAKOR,CHAMANJI SHAKRAJI THAKOR,RANCHHODJI SHAKRAJI THAKOR,KAMLABEN SANTOSHBHAI,SANTOSHBHAI MADANLAL AGRAWAL,ATAJI SHANAJI THAKOR,RAIJI SHANAJI THAKOR,SHAKRAJI SHANAJI THAKOR,KANUBHAI MAGANBAHI PATEL	,MR VISHAL C MEHTA
2321	AO/178/2012	10/7/2012	ZAKIRKHAN SABBIRKHAN PATHAN,	MR RUTVIJ M BHATT	JAINANBIBI RAMJAN MULLA,MAZGANI MIYA GODAL,KISANLAL UDAYRAM KHATRI,DEVUBEN KISHANLAL KHATRI	
2322	AO/179/2012	12/9/2012	SWAMI STONE QUARRY - THROUGH PARTNER DIPAKBHAI DINESHCHANDRA,	(MS SADHANA SAGAR)	SREI EQUIPMENT FINANCE PRIVATE LIMITED,SREI EQUIPMENT FINANCE PRIVATE LIMITED,SREI EQUIPMENT FINANCE PRIVATE LIMITED THROUGH SALES MANAGER	MR HB DESAI
2323	AO/180/2012	8/10/2013	M/S. MAHAVIR CORPORATION THROUGH PROPRIETOR,	MR HARESH H PATEL	GUJARAT PIPAVAV PORTS LIMITED,	MR DIPEN C SHAH
2324	AO/181/2012	2/7/2012	RAJIV AMBALAL BRAHMBHATT,	MR KJ VYAS	ICICI BANK LTD,	
2325	AO/182/2012	7/2/2013	AHMEDALIKHAN JAMIYATKHAN PATHAN,MAHANMADKHAN JAMIYATKHAN PATHAN,AMANULLAKHAN JAMIYATKHAN PATHAN,MAHEMUDKHAN JAMIYAKHAN PATHAN,FARIDKHAN JAMIYAKHAN PATHAN,FIROZKHAN JAMIYATKHAN PATHAN,AKRAMKHAN AJIMKHAN PATHAN LEGAL HEIR OF LATE KURESHABIBI	MR TEJAS P SATTA	JUBEDBIBI AJIMKHAN PATHAN,JARINABIBI YAKUMALIKHAN PATHAN,HAJRABIBI JAFARKHAN PATHAN,CHANDBIBI ABDULMAJIDKHAN (DECD) THROUGH LEGAL HEIRS,MAHEMUDKHAN ABDULMAJIDKHAN PATHAN,NASHRULLAKHAN ABDULMAJIDKHAN PATHAN,MOHSINKHAN ABDULMAJIDKHAN PATHAN,RAMCHANDRA KISHANRAO DOBOLE	,NOTICE SERVED BY DS,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
2326	AO/183/2012	24/09/2012	AHAMADJI MANAJI (DECD) THROUGH LEGAL HEIRS,SHAKINABEN W/O AHAMADJI MANAJI,JENABBIBI AHAMADBHAI,JENABBIBI AHAMADBHAI,MEMUNA AHAMADBHAI,MIMTAJ AHAMADBHAI,SABERA AHAMADBHAI,GANIBHAI MANAJI AND HER WIFE LATE HAJARABIBI GANIBHAI,MOHMADSHARIF GANIBHAI,ILIYAS GANIBHAI,HASINABIBI GANIBHAI,SALMABIBI GANIBHAI,JUBEDABIBI GANIBHAI,SHAKURA GANIBHAI,SAIDABANU GANIBHAI,YAKUBBHAI IBRAHIMBHAI (DECD) THROUGH LEGAL HEIRS,ASHIYABIBI W/O YAKUBBHAI IBRAHIMBHAI,RAMJANI YAKUBBHAI,RAFIKA YAKUBBHAI,RAJIYA YAKUBBHAI,NURJAHAN YAKUBBHAI,FATMA YAKUBBHAI,HALIMA YAKUBBHAI,FARJANA YAKUBBHAI,IBRAHIMBHAI MANAJI (DECD) THROUGH LEGAL HEIRS,FAKIRMOHMAD IBRAHIMBHAI,BANUBIBI IBRAHIMBHAI,SAMIMBIBI IBRAHIMBHAI,HAJIMOHMAD RAMJANIBHAI KIMSARVALA FOR SELF AND AS POA HOLDER	MR DHIRAJ M PATEL	HARISHBHAI SHAMBHUBHAI,RAMANBHAI SHAMBHUBHAI	NOTICE SERVED,(MR PARESH M DARJI)
2327	AO/184/2012	17/05/2012	MEHER HOSANG KARANJIA,	MR JAL S. UNWALLA	MEHERNOSH FAAMROZE DASTOOR,ASHISH MEHERNOSH DASTOOR	SHIVANI RAJPUROHIT
2328	AO/185/2012	17/05/2012	MEHERNOSH FARAMROZE DASTOOR,	MR BOMI H SETHNA	MEHER HOSHANG KARANJIA,	MR JAL S. UNWALLA
2329	AO/186/2012	17/05/2012	ASHISH MEHERNOSH DASTOOR,	SHIVANI RAJPUROHIT	MEHER HOSHANG KARANJIA,	MR JAL S. UNWALLA
2330	AO/187/2012	3/9/2013	M/S BAHUCHAR GRUH UDYOG,	MR PP BANAJI	TALOD GRUH UDYOG A SOLE PROP.CONCERN OWNED BY,	MR PRATIK Y JASANI

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2331	AO/189/2012	21/06/2012	KAMLABEN @ SHANTABEN D/O SHANABHAI BECHARBHAI PATEL THROUGH,JAYANTIBHAI DAYABHAI PATEL,INDIRABEN D/O DAYABHAI PATEL THROUGH POA JAYANTIBHAI D PATE,NIRUBEN D/O DAYABHAI PATEL THROUGH POA JAYNTIBHAI D PATEL	BHARGAV KARIA & ASSO	SHANKARBHAI SHANABHAI PATEL (DECD) THROUGH KAMLABEN WD/O S,BHARATBHAI SHANKARBHAI PATEL,ASHOKBHAI SHANKARBHAI PATEL,RAMESHBHAI SHANKARBHAI PATEL,ANILBHAI SHANKARBHAI PATEL (DECD)THROUGH LEGAL HEIRS,MINABEN WD/O ANILBHAI PATEL,NIRAV ANILBHAI PATEL (MINOR) THROUGH MINABEN WD/O ANILBHAI,HIMALIBEN ANILBHAI PATEL,PUSHPABEN D/O SHANKARBHAI PATEL,MINABEN D/O SHANKARBHAI PATEL,NITIN PARSOTTAMBHAI PATEL,KALPESH PARSOTTAMBHAI PATEL,KANUBHAI RAMJIBHAI PATEL (SUHAGIYA),YASHWANTKUMAR RAMJIBHAI PATEL (SUHAGIYA),SHANKARBHAI REVABHAI CHOUDHARI	,MR PREMAL R JOSHI,MR TATTVAM K PATEL
2332	AO/190/2012	11/6/2012	VISHAL BHAVANBHAI PATEL,	MR P P MAJMUDAR	SANJAY SHYAMSUNDAR SHUKLA,	
2333	AO/191/2012	14/10/2013	SHARPEX ENGINEERING WORKS THROUGH PARTNER,	HL PATEL ADVOCATES	KANAK MOLDING & ENGINEERING WORKS THROUGH PARTNER,BHUPESHBHAI DHIRAJLAL SHAH	MR PARTHIV A BHATT
2334	AO/192/2012	12/6/2012	KIRTIKUMAR AMRUTLAL SHAH,PUJAN KIRTIKUMAR SHAH,KUSHAL MUKESHBHAI PATEL	MR HARSHIT S TOLIA,MR PARTH S TOLIA	HARSHADBHAI BHIKHABHAI DESAI,	
2335	AO/193/2012	21/02/2013	RAMESHBHAI MOTIRAM JESWANI,RAJESH MOTIRAM JESWANI,DIPAK MURLIDHAR JESWANI	MR SATYAM Y CHHAYA	JESARFAL VALA KHIMA,	MR RAJESH K SHAH,(MR RAVI N SHAH)
2336	AO/194/2012	5/7/2012	GHANSHYAMBHAI RATILAL THAKKAR,SURESHBHAI RATILAL THAKKAR	MR CHIRAG B PATEL	THE LAXMIVIJAY GINNING AND PRESSING FACTORY,NATWARLAL SHIVLAL THAKKAR,NIRMALABEN MANILAL THAKKAR WIFE OF HARSHADKUMAR HARIBHAI,YOGESHBHAI RATILAL THAKKAR,VIDHABEN D/O RATILAL SHIVLAL,SUDHABEN D/O RATILAL SHIVLAL,PRITIBEN D/O RATILAL THAKKAR AND WIFE OF BHARATKUMAR THAKKAR	
2337	AO/195/2012	30/09/2013	ANILBHAI SAKRABHAI PATEL,KIRITBHAI SAKRABHAI PATEL,RANJANBEN SAKRABHAI PATEL,LILABEN SAKRABHAI PATEL,NAYNABEN ANILKUMAR PATEL,SURESH CHANDULAL PATEL,MEET ANILKUMAR PATEL (MINOR) THROUGH ANILKUMAR PATEL,HEET ANILKUMAR PATEL (MINOR) THROUGH ANILKUMAR PATEL,JAYDEEPBHAI MAFATBHAI PATEL,GEETABEN MAFATBHAI PATEL,BHANUBEN MAFATBHAI PATEL,SAROJBEN SAKRABHAI PATEL,DIPEN DEVENDRABHAI PATEL,KRUNAL HARISHBHAI PATEL	(MR PARESH M DARJI)	HARIBHAI AMRABHAI,NAGABAHI POPATBHAI BHARVAD THRO'POA HARIBHAI AMRABHAI,GAGUBHAI KAVABHAI THRO'POA HARIBHAI AMRABHAI,GAGJIBHAI LAGHRABHAI THRO'POA HARIBHAI AMRABHAI	MR GOPAL M PANDYA,MR VIRAL K SALOT
2338	AO/196/2012	13/08/2013	ANILBHAI SAKRABHAI PATEL,KIRITBHAI SAKRABHAI PATEL,RANJANBEN SAKRABHAI PATEL,LILABEN SAKRABHAI PATEL,NAYNABEN ANILKUMAR PATEL,SURESH CHANDULAL PATEL,MEET ANILKUMAR PATEL (MINOR) THROUGH ANILKUMAR PATEL,HEET ANILKUMAR PATEL (MINOR) THROUGH ANILKUMAR PATEL,JAYDEEPBHAI MAFATBHAI PATEL,GEETABEN MAFATBHAI PATEL,BHANUBEN MAFATBHAI PATEL,SAROJBEN SAKRABHAI PATEL,DIPEN DEVENDRABHAI PATEL,KRUNAL HARISHBHAI PATEL	(MR PARESH M DARJI)	JAIRAMBHAI KACHRABHAI THRO'POA BHOPABHAI RAMSANGBHAI,BHAILALBHAI JAIRAMBHAI THRO'POA BHOPABHAI RAMSANGBHAI,SOMABHAI KACHRABHAI THRO'POA BHOPABHAI RAMSANGBHAI,CHANABHAI RAMSANGBHAI THRO'POA BHOPABHAI RAMSANGBHAI,BHOPABHAI RAMSANGBHAI,HARIBHAI RAMSANGBHAI THRO'POA BHOPABHAI RAMSANGBHAI,ISHWARBHAI BABABHAI THRO'POA BHOPABHAI RAMSANGBHAI,BHOPABHAI BABABHAI THRO'POA BHOPABHAI RAMSANGBHAI,MATHURBHAI BABABHAI THRO'POA BHOPABHAI RAMSANGBHAI,RANCHODBHAI BABABHAI THRO'POA BHOPABHAI RAMSANGBHAI,RAMESHBHAI BABABHAI THRO'POA BHOPABHAI RAMSANGBHAI,NAMUBEN WD/O PRABHUBHAI BABABHAI THRO'POA BHOPABHAI RAMSANGB	NOTICE SERVED,UNSERVED EXPIRED (N),MR GOPAL M PANDYA,MR VIRAL K SALOT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2339	AO/197/2012	7/10/2013	ANILBHAI SAKRABHAI PATEL,KIRITBHAI SAKRABHAI PATEL,RANJANBEN SAKRABHAI PATEL,LILABEN SAKRABHAI PATEL,NAYNABEN ANILKUMAR PATEL,SURESH CHANDULAL PATEL,MEET ANILKUMAR PATEL (MINOR) THROUGH ANILKUMAR PATEL,HEET ANILKUMAR PATEL (MINOR) THROUGH ANILKUMAR PATEL,JAYDEEPBHAI MAFATBHAI PATEL,GEETABEN MAFATBHAI PATEL,BHANUBEN MAFATBHAI PATEL,SAROJBEN SAKRABHAI PATEL,DIPEN DEVENDRABHAI PATEL,KRUNAL HARISHBHAI PATEL	(MR PARESH M DARJI)	MANSANGBHAI GAFURBHAI,PARSOTTAMBHAI GAFURBHAI THRO'POA MANSANGBHAI GAFURBHAI,VIKRAMBHAI TEJABHAI THRO'POA MANSANGBHAI GAFURBHAI,PUNABHAI TEJABHAI THRO'POA MANSANGBHAI GAFURBHAI,MALUBHAI GAGUBHAI THRO'POA MANSANGBHAI GAFURBHAI,PARSOTTAMBHAI GAGUBHAI THRO'POA MANSANGBHAI GAFURBHAI,RAGHUBHAI GAGUBHAI THRO'POA MANSANGBHAI GAFURBHAI,LEGAL HEIRS OF JAMBEN GAGUBHAITHRO'POA MANSANGBHAI GAFURBHAI,DHULABHAI CHAGANBHAI THRO'POA MANSANGBHAI GAFURBHAI,GUDHABHAI NARANBHAI THRO'POA MANSANGBHAI GAFURBHAI,VITTHALBHAI VALUBHAI BHARVAD THRO'POA MANSANGBHAI GAFURBHAI,BHAGVANBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI,GOVINDBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI,BABUBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI,SHANTIBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI,BHIKUBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI,VITTHALBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI,DHARMSINHBHAI MAVJIBHAI THRO'POA MANSANGBHAI GAFURBHAI	NOTICE SERVED,UNSERVED EXPIRED (N),MR GOPAL M PANDYA,MR VIRAL K SALOT
2340	AO/198/2012	14/10/2014	SHAILESHBHAI VASURBHAI BORICHA,JIVRAJBHAI RAVJIBHAI VIRAMGAMA-DECD.THRO HEIRS,SARSWATIBEN JIVRAJBHAI VIRAMGAMA WIFE OF JIVRAJBHAI,KETANBHAI JIVRAJBHAI VIRAMGAMA SON OF JIVRAJBHAI,PUNIT JIVRAJBHAI VIRAMGAMA SON OF JIVRAJBHAI,NAIMISHBHAI BHAGWANJIBHAI KOTHARI	MR ASHISH H SHAH	CHANDUBHAI ANANDJIBHAI GARACH (DECD)THROUGH MADHUSUDAN C GAR,KISHORBHAI NAGJIBHAI VADGAMA,MANOJBHAI NAGJIBHAI VADGAMA,ANILBHAI NAGJIBHAI VADGAMA,TUSHAR DAYALJIBHAI VADGAMA	DS AFF.NOT FILED (N),MR MRUGEN K PUROHIT
2341	AO/199/2012	26/02/2013	TARABEN D/O NANUBHAI KASANBHAI PATEL AND W/O NAVINKUMAR PATE,USHABEN D/O NANUBHAI KASANBHAI PATEL AND W/O NARENDRABHAI PA	(MR A J PATEL)	SHAILESHBHAI RANGILBHAI PATEL,BHUPATBHAI BACHUBHAI PANCHANI,NARESHBHAI AMBARAMBHAI PATEL,DHANUBEN WD/O NANUBHAI KASANBHAI PATEL,NARESHBHAI NANUBHAI KASANBHAI PATEL	MR AB MUNSHI,MR ASPI M KAPADIA
2342	AO/200/2012	26/02/2013	DHANUBEN WD/O NANUBHAI KASANBHAI,NARESHBHAI NANUBHAI PATEL FOR HIMSELF AND AS THE ELDERLY PER	MR AB MUNSHI	SHAILESHBHAI RANGILBHAI PATEL,BHUPATBHAI BACHUBHAI PANCHANI,NARESHBHAI AMBARAMBHAI PATEL,TARABEN D/O OF NANUBHAI KASANBHAI PATEL AND WIFE OF NAVINKUM,USHABEN D/O NANUBHAI KASANBHAI PATEL AND WIFE OF NARENDRABAH	(MR A J PATEL),MR BOMI H SETHNA
2343	AO/201/2012	14/06/2012	PARBHUBHAI PREMABHAI PATEL,RAMANBHAI PREMABHAI PATEL	MR AMIT V THAKKAR	CHIRAGBHAI DEVRAJBHAI SETA,	
2344	AO/202/2012	29/04/2015	RAIJJI ATAJI THAKOR,BHIKHAJI KACHARAJI THAKOR,CHATURJI KACHARAJI THAKOR,BHIKHIBEN D/O CHUTHAJI RANCHHODJI	MR PM BHATT	POPATJI GENDAJI (DECD) THROUGH LEGAL HEIRS,SHANAJI POPATJI,VANAJI GENDAJI (DECD) THROUGH LEGAL HEIRS,AMAJI VANAJI,PUNJAJI VANAJI,RAMAJI VANAJI,VITTHALBHAI KANUBHAI BHARWAD	,RULE SERVED,MR SP MAJMUDAR,MR VIMAL A PUROHIT
2345	AO/203/2012	20/09/2012	VINODBHAI MAHASUKHBHAI (MANSUKHBHAI) THAKORE THROUGH POA,NARANBHAI KANABHAI RADA,PARESH ANANTRAI TRIVEDI	(MR SANDEEP N BHATT)	KABABHAI GOBARBHAI RANK,GOPALBHAI KABABHAI RANK	RULE SERVED

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2346	AO/204/2012	11/12/2014	DILIPBHAI KISHANCHAND MALHOTRA,	MR RC KAKKAD	NEW ADINATH CO-OPER. HOUSING SOC.LTD.THRO'PIYUSHBHAI G HALA,MOHINIBEN HOTCHAND,SUNITABEN@JANKIBEN HOTCHAND,RUKSHMANIBEN HOTCHAND,SHAKUNTALABEN HOTCHAND,NITUBEN HOTCHAND,BHAGWATIBEN@POONAMBEN HOTCHAND,YOGESHBHAI R.BRAHMBHATT	NOTICE SERVED,DS AFF.NOT FILED (N),DISMISSED FOR NON PROSECUTION,MR TATTVAM K PATEL
2347	AO/205/2012	23/07/2012	PRABHABEN D/O SHIVAJI SARTANJI,CHHANABHAI GEBABHAI PATEL,GHANSHYAM KISHORBHAI RANA,KANAIYALAL BHANVARLAL SALAVAT,MANJU KANAIYALAL SALAVAT,HASMUKHBHAI BHAGWANDAS MAKWANA,GHANSHYAMBHAI BABALDAS PATEL	MR MJ PARIKH	RAJKUMAR MOTIMAL,	MR PARTHIV B SHAH
2348	AO/206/2012	2/12/2013	NEHALKUMAR SURESHCHANDRA TRIVEDI,	MR RAVINDRA SHAH,MRS KANAN R SHAH	MANOJBHAI N BHAVSAR,DENA BANK THROUGH CHIEF MANAGER/AUTHORIS,CITI BANK FINANCE LIMITED	NOTICE SERVED,(MR BR GUPTA),MR BHARAT JANI,MR VIVEK B GUPTA
2349	AO/207/2012	10/3/2015	IJMATKHAN MIRKHAN,VALIKHAN MIRKHAN	(MR MB GANDHI),MR CHINMAY M GANDHI	SAMRATKHAN MIRKHAN,IBRAHIKHAN MIRKHAN,EMNABIBI WD/O. MIRKHAN GALABKHAN,SUMITBHAI DEVCHANBHAI SAVARIYA,SANJAY DEVCHANDBHAI SAVARIYA,VIPUL DEVCHANDBHAI SAVARIYA	NOTICE SERVED BY DS,DELETED,MR P P KASVALA
2350	AO/208/2012	16/08/2012	BHUPATSINH VISAJI VAGHELA,	(MRS VD NANAVATI)	SHAKUNTALABEN DURLABHJIBHAI KHOKHAR,	NOTICE SERVED,MR TV SHAH
2351	AO/209/2012	22/11/2018	HARIYA PRATUL RAMNIKLAL THROUGH POA PATEL AMRUTBHAI CH,	MR BHARAT JANI	PATEL RAMESHBHAI MANGALDAS,PATEL VISHNUBHAI BABULAL,PATEL ATMARAM JIVRAMDAS	NOTICE SERVED,MR KEYUR A VYAS
2352	AO/210/2012	30/10/2018	HIMALAYA MALL PVT LTD THROUGH SHAILESH H SHAH,	(MRS VD NANAVATI)	BHARATBHAI N SHAH,PRITIBEN MAHENDRABHAI SHAH THRO'POA BHARATBHAI N SHAH,INDIRABEN GANPATBHAI CHOTHANI THRO'POA BHARATBHAI N SHAH,SHIVAJI PRATAPJI PRAJAPATI THRO'POA BHARATBHAI N SHAH,MOHINIBEN HARIRAM WADHWANI THRO'POA BHARATBHAI N SHAH,DILIP NATWARLAL JOSHI THRO'POA BHARATBHAI N SHAH,BIPIN G SHAH & DAKSHABEN B SHAH THRO' POA BHARATBHAI N SHAH,NARENDRABHAI GOVINDBHAI BHAVSAR THRO'POA BHARATBHAI N SHAH,SANTOSHBHAI KANTILAL GOR THRO' POA BHARATBHAI N SHAH,BHARTIBEN ARVINDKUMAR SEVAK THRO' POA BHARATBHAI N SHAH,BHAVINBHAI VINODBHAI SHAH THRO' POA BHARATBHAI N SHAH,VINODKUMAR PARSHOTTAMDAS SHAH THRO'POA BHARATBHAI N SHAH,ATULBHAI UMEDCHAND AMBANI THRO' POA BHARATBHAI N SHAH,LEGAL HEIR OF DHIRAJLAL HARICHAND SUTHAR SUNILBHAI D SUTHAR,NIRMALABEN SOMNATH JOSHI THRO' POA BHARATBHAI N SHAH,RAMESH VITTHALDAS PATEL THRO' POA BHARATBHAI N SHAH,HASITBHAI JAYANTILAL SHAH,ADMINISTRATOR OF A B BUILDERS	,MR NM KAPADIA
2353	AO/211/2012	4/7/2012	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA	NATH INDUSTRIAL CHEMICALS LIMITED,	
2354	AO/212/2012	23/04/2014	NIRAV ISHWARBHAI PATEL,ISHWARBHAI GORDHANBHAI PATEL,RAMANBHAI GORDHANBHAI PATEL	MR JAYSINH R JADEJA	GOVINDBHAI GILABHAI SACHPARA,GILABHAI LAVJIBHAI,PURIBEN KHODUBHA,LILIBEN KALYANBHAI,DEVKUNVARBEN RAMJIBHAI,CHAMPABEN BABUBHAI,MADHUBEN DHANJIBHAI,RAMBHABEN MANJIBHAI,JIVRAJBHAI GILABHAI	,MR ANSHIN H DESAI

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2355	AO/213/2012	15/07/2015	SAVABHAI PAMABHAI SATWARA (DECD) THROUGH LEGAL HEIRS,LADUBEN NARANBHAI HADIYAL,NARSINHBHAI NARANBHAI HADIYAL,RAMJI NARANBHAI HADIYAL,VALJIBHAI NARANBHAI HADIYAL,DEVKARAN NARANBHAI HADIYAL,VIRABHAI SAVABHAI HADIYAL DECD.THRO HEIRS,DHANIBEN VIRABHAI,SHIVIBEN VIRABHAI,MONGHIBEN VIRABHAI,MANJUBEN VIRABHAI,PRABHU VIRABHAI,KANJI VIRABHAI,MOHAN VIRABHAI,DHARAMSHIBHAI SAVABHAI HADIYAL,KARAMSHIBHAI SAVABHAI HADIYAL,GOKALBHAI RAVABHAI SATWARA (DECD.)THR.HIS LEGAL HEIRS,TALSIBHAI GOKALBHAI RAVABHAI,LALJIBHAI GOKALBHAI HADIYAL,KALUBHAI GOKALBHAI HADIYAL	MR ASHISH M DAGLI	RAMJIBHAI SUNDARBHAI SANARIYA,	MR ZUBIN F BHARDA
2356	AO/214/2012	7/7/2015	SAVABHAI PAMABHAI SATWARA(DECD)THROUGH NARANBHAI SAVABHAI HA,LADUBEN NARANBHAI HADIYAL,NARSINHBHAI NARANBHAI HADIYAL,RAMJI NARANBHAI HADIYAL,VALJIBHAI NARANBHAI HADIYAL,DEVKARAN NARANBHAI HADIYAL,VIRABHAI SAVABHAI HADIYAL,DHARAMSHIBHAI SAVABHAI HADIYAL,KARAMSHIBHAI SAVABHAI HADIYAL,GOKALBHAI RAVABHAI SATWARA (DECD) THROUGH LEGAL HEIRS,TALSIBHAI GOKALBHAI RAVABHAI,LALJIBHAI GOKALBHAI HADIYAL,KALUBHAI GOKALBHAI HADIYAL	MR ASHISH M DAGLI	RAMJIBHAI SUNDARBHAI SANARIYA,	MR ZUBIN F BHARDA
2357	AO/215/2012	29/07/2013	SHANTIBEN D/O CHHAGANLAL MAKANJI PATEL W/O BALDEVBHAI PATEL,	MR NAVIN N CHAUHAN,MR SP MAJMUDAR	CHHAGANLAL MAKANJIBHAI PATEL,CHIMANBHAI CHHAGANLAL PATEL,NANUBHAI CHHAGANLAL PATEL,BALVANTBHAI CHHAGANLAL PATEL,HASMUKHBHAI CHHAGANLAL PATEL,URMILABEN D/O.CHHAGANLAL MAKANJI PATEL W/O.CHAMPAKBHAI PATEL,RASHMIBEN D/O.CHHAGANLAL MAKANJIPATEL W/O.MUKESHCHANDRA PATE	NOTICE SERVED BY DS,MR BA SURTI,MS. SHAILI A KAPADIA
2358	AO/216/2012	23/04/2014	MAHIPATSINH MADHUBHA GOHIL,JITENDRASINH DANUBHA GOHIL,ISHWARBHAI GORDHANBHAI PATEL,RAMANBHAI GORDHANBHAI PATEL	MR JAYSINH R JADEJA	JIVRAJBHAI GILABHAI SACHPARA,GILABHAI LAVJIBHAI,PURIBEN KHODUBHA,LILIBEN KALYANBHAI,DEVKUNVARBEN RAMJIBHAI,CHAMPABEN BABUBHAI,MADHUBEN DHANJIBHAI,RAMBHABEN MANJIBHAI,GOVINDBHAI GILABHAI SACHPARA	,MR MEHUL S SHAH,(MR SURESHM SHAH),MR ANSHIN H DESAI
2359	AO/217/2012	21/11/2016	VENUS FASHIONS THROUGH KEKIN ANKIN ZAVERI,	MR NM KAPADIA	M/S LIVER POOL RETAIL INDIA LIMITED,	RULE UNSERVED
2360	AO/218/2012	3/7/2013	KADARKHAN RAHEMANKHAN KALAVANTTHROUGH POA SALIMUDDIN RAHEMAN,BINABEN D/O.NARANDAS BHASUMAL BHOJWANI W/O.KADARKHAN RAHEMAN	MR VIKRAM J THAKOR	KACHRAJI NATHAJI THAKOR (DECD) THROUGH LEGAL HEIRS,AMITABEN D/O.KACHARAJI NATHAJI,SAVITABEN WD/O.KACHARAJI NATHAJI,PRATAPBHAI SOMABHAI THAKOR,ANKITBHAI JAYANTBHAI MEHTA,SHAKIL AHEMAD SAGIR AHEMAD SHAIKH	NOTICE SERVED BY DS,MR JR SHAH,MR TATTVAM K PATEL
2361	AO/219/2012	1/8/2012	GIRDHARBHAI DEVJIBHAI RATHOD,	(MR RM PARMAR)	JAYKARAN C SINGH,	MR. P. T. CHACKO
2362	AO/220/2012	25/06/2013	PATEL SHANTIBHAI DEVABHAI,	MR HM PARIKH,MR.HEMANG H PARIKH	PATEL KIRANKUMAR BABULAL,	MR. S. M. GOHIL
2363	AO/221/2012	27/06/2012	BANSIBHAI SOMABHAI PATEL OF PURBIN KERSI DALAL,POA,	MR KF DALAL	DARYL CALIST D'SOUZA,	MS M O NARSINGHANI
2364	AO/222/2012	23/01/2013	OIL AND NATURAL GAS CORPORATION LTD,	MS KJ BRAHMBHATT	AMIT SHIP MANAGEMENT PVT LTD,THE ORIENTAL INSURANCE COMPANY LTD	NOTICE SERVED,MR VIBHUTI NANAVATI

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2365	AO/223/2012	24/03/2014	KALPANABEN CHIMANLAL BHATT,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ANANTKUMAR CHIIMANLAL BHATT,DEEGANTKUMAR CHIMANLAL BHATT- DECD.,PRAGNABEN WIFE OF DIGANTKUMAR C.BHATT,NAINI DAUGHTER OF DIGANTKUMAR C.BHATT,ARPITABEN CHIMANLAL BHATT,ABDUL RAHEMAN SAYEED AHMADKHAN PATHAN,ABDULLATIF SAYEED AHMADKHAN PATHAN,ABDULAZIZE SAYEED AHEMADKHAN PATHAN,ABDULRASHIDE SAYEED AHEMADKHAN PATHAN,IMRAM ISHMAIL MITHA,HABIBBUR RAHEMAN BABUL RAHEMAN RASHID,SANJAYBHAI MANGALBHAI KRICHAYAN	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR YM THAKKAR,MR Y J PATEL
2366	AO/224/2012	12/8/2013	DEVANAND CHAMPAKLAL PITHDIA,	MR GM JOSHI	KIRANBHAI DASHRATHBHAI INDULKAR,	RULE SERVED,MR JR SHAH
2367	AO/225/2012	5/12/2013	PATEL ISHWARBHAI BECHARDAS,PATEL GANPATBHAI RAMAJIBHAI,PATEL CHANDUBHAI BECHARBHAI,PATEL AMRATBHAI JOITARAM,PATEL MADHUBHAI ISHWARBHAI,PATEL GITABEN ISHWARBHAI,PATEL RATILAL LADHABHAI,PATEL AMRATLAL ISHVARBHAI,PATEL CHIMANBHAI HARJIBHAI	MR SHALIN N MEHTA,MS VIDHI J BHATT	ADD-LIFE PHARMA LTD THROUGH DIRECTOR CHANDRAKANT,DIRECTOR OF TAHUKANI CHEHAR POLYMER PVT LTD,JAYESHBHAI VISHNUBHAI PATEL,BHAGVATIBEN VISHNUBHAI PATEL,OWNER AND PROPRIETOR OF TAHUKANI CHEHAR FARMS SATISHBHAI A	,NOTICE SERVED BY DS,MR MANISH J PATEL,MR PINAKIN M RAVAL
2368	AO/226/2012	7/7/2015	NAYNA D/O HARSHADRAY BHATT W/O ARUNKUMAR C DAVE,KIRTILA D/O HARSHADRAY BHATT AND W/O DILIPKUMAR KARUNASHANK	MR HASIT DAVE	GUNVATRAY HARSHADRAY BHATT,MAHENDRA HARSHADRAY BHATT,HITESH GUNVANTRAY BHATT,DIPAK GUNVANTRAY BHATT,UMESH GUNVANTRAY BHATT,PATEL SURYAKANT PUNAMBHAI BIN DHANJIBHAI	HL PATEL ADVOCATES,MR CHIRAG B PATEL,MR JINESH H KAPADIA
2369	AO/227/2012	30/11/2012	ARAB ABDULLAMIYAN HUSAINMIYAN,	MR. SAHIL M SHAH	ZUBEDKHATON JAHURMAHMAD SHEIKH,AHMEDABAD MUNICIPAL CORPORATION	M/S RJ RAWAL ASSOC.,MR RITURAJ M MEENA,MS SHIVYA A DESAI
2370	AO/228/2012	22/01/2018	BHOJUBHA RAVAJI THAKOR,	MR CHETAN K PANDYA	RAVAJI CHHAGAJI THAKOR,CHHANUBHA RAVAJI TAHKOR,CHUNILAL HARILAL PATEL,JIVUBA RAVAJI THAKOR (WIFE OF NATUBHA VIHAJI RATHOD,MOGHUBA RAVAJI THAKOR (W/O VISHNUBHA BABUBHA RATHOD	MR.HARDIK BHARHMBHAT
2371	AO/229/2012	8/8/2014	JADAV HARESHBHAI DEVJIBHAI,PATEL MANILAL MAGANDAS	MR SUNIL S JOSHI	THAKOR JIVATBEN SOMAJI-DELETED,THAKOR HARKHABEN SOMAJI,THAKOR SURYABEN LAXMANJI,THAKOR KAILASHBEN LAXMANJI,THAKOR SUMITRABEN LAXMANJI,THAKOR SONALBEN LAXMANJI,THAKOR PRAVINJI LAXMANJI,THAKOR DASHRATHJI LAXMANJI	,DELETED,MR KEYUR A VYAS
2372	AO/230/2012	23/07/2013	SURESHBHAI KARANSINH MADAVAT,LALITKUMAR KARANSINH MADAVAT	MR.D K.PUJ	RAMSINH PRATAPSINH KHANT,RAVJIBHAI CHIMANBHAI CHAUHAN,RAISINH CHIMANBHAI CHAUHAN,LEGAL HEIRS OF DECEASED NATUBHAI CHIMANBHAI CHAUHAN,BHIKHIBEN WD/O OF NATUBHAI CHAUHAN,VIJAY NATUBHAI CHAUHAN,MAHENDRABHAI NATUBHAI CHAUHAN,REKHABEN NATUBEN CHAUHAN,INDIRABEN NATUBHAI CHAUHAN,AJITSINH BHUPATSINH PARMAR,LEGAL HEIRS OF DECEASED MAFATBHAI MAVJIBHAI CHAUHAN,SUDHABEN WD/O. OF MAFATBHAI MAVJIBHAI CHAUHAN,VIKRAMBHAI MAFATBHAI CHAUHAN,MINOR KULDIP MAFATBHAI CHAUHAN,BHANUPRAKASH DEVJIBHAI SOLANKI,BHANUBEN BHANUPRAKASH SOLANKI,RAJENDRABHAI VRAJLAL THAKKAR,RAJULABEN RAJENDRABHAI THAKKAR	,MR MAULIK G NANAVATI
2373	AO/231/2012	18/12/2012	MOHMMADYASIN ABDUL GAFFAR SHEIKH,	MR SATYAM Y CHHAYA	ABDULBHAI AHMEDBHAI PATEL,	MR CHIRAG B PATEL

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2374	AO/232/2012	24/03/2015	HARGOVINDBHAI CHAGGANBHAI PATEL,CHANDUBHAI PRABHUDAS PATEL,YOGENDRASINH SIPSINH VAGHEL,KANAIYALAL KALIDAS PRAJAPATI	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	DILIPBHAI NATVARLAL SHAH,KAMLABEN W/O BHIKHABHAI DAMODAR SHAH,VIRBALABEN BHIKHABHAI SHAH,PUSPHABEN BHIKHABHAI SHAH,MOHANBHAI BHIKHABHAI SHAH,DINESHBHAI BHIKHABHAI SHAH	NOTICE SERVED,MR DAIFRAZ HAVEWALLA
2375	AO/233/2012	18/10/2012	SANJAYBHAI KANTIBHAI DANTANI,	MR DAKSHESH MEHTA	PREMIBEN WD/O CHHOTUBHAI MORARBHAI,SHAILESHBHAI CHHOTUBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL	MS KIRAN D PANDEY
2376	AO/235/2012	20/08/2014	JAL BEVERAGES PVT LTD,	MR TEJAS S TRIVEDI	KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED,M/S GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION	NANAVATI ASSOCIATES
2377	AO/236/2012	7/4/2016	BHARATKUMAR MULCHAND,	MR PRATIK Y JASANI	L.R.OF DEVCHAND RAMJI SHAH (SINCE DECD),SHANTILAL DEVCHAND SHAH,NYALCHAND DEVCHANDRA SHAH,SMT.RANIBEN DEVCHAND SHAH,ILABEN RATILAL SHAH W/O. RATILAL DEVCHANDRA SHAH,L.R.OF MOTICHAND RAMJI SHAH (SINCE DECD),MADHUKAR MOTICHAND SHAH,NITIN MOTICHAND SHAH,VINABEN MOTICHAND SHAH,RALIYATBEN MOTICHAND SHAH	,MR PREMAL S RACHH
2378	AO/237/2012	1/8/2012	NAYNABEN SURESHKUMAR BHATT,	MR MS RAO	LIMBABHAI LADHABBHAI PATEL,MS.NIRMALA NATHALAL KUMBHANI, (LRS.OF MULCHAND PREMCHAND),ASHVINKUMAR MULCHAND KUMBHANI (LRS.OF MULCHAND PREMCHAND),DILIPKUMAR MULCHAND KUMBHANI (LRS.OF MULCHAND PREMCHAND),MUKESHKUMAR MULCHAND KUMBHANI (LRS.OF MULCHAND PREMCHAND),HARESHKUMAR MULCHAND KUMBHANI (LRS.OF MULCHAND PREMCHAND),KANTABEN KESHAVLAL PATEL (LRS.OF KESHAVLAL GORDHANDAS),PRAVINCHAND KESHAVLAL PATEL (LRS.OF KESHAVLAL GORDHANDAS,KIRTHIKUMAR KESHAVLAL PATEL (LRS.OF KESHAVLAL GORDHANDAS)	
2379	AO/239/2012	10/7/2012	NIRMALABEN BABUBHAI DAVDA W/O HASMUKHBHAI S MALI,	MR PM DAVE	SHAH UMESHBHAI JITENDRABHAI,RAMESHBHAI SHANKERBHAI MALI,	
2380	AO/240/2012	29/06/2012	SHANKERBHAI MAHIJIBHAI PATEL (DECD) THROUGH LEGAL HEIRS,RAMESHBHAI SHANKERBHAI PATEL,SUDHABEN RATILAL PATEL D/O. SHANKERBHAI PATEL,USHABEN YAGNESHKUMAR PATEL D/O. SHANKERBHAI PATEL	(MR JV MEHTA)	KANTIBHAI MAHIJIBHAI PATEL,RAJUBHAI MULJIBHAI PATEL,RASIKCHANDRA MANGALDAS DALWADIDECD. THROUGH LEGAL HEIRS,KAILASBEN RASIKCHANDRA DALWADI,RAJUBHAI RASIKCHANDRA DALWADI,HIRENDRA RASIKCHANDRA DALWADI,PINTUBHAI RASIKCHANDRA DALWADI,NAYNABEN BIPINCHANDRA PRAJAPATI D/O. RASIKCHANDRA DALWADI,RESHMABEN YOGESHBHAI PRAJAPATID/O.RASIKCHANDRA DALWADI,MANGLA PROPERTIES PVT.LTD.	
2381	AO/241/2012	20/07/2016	HIRABHAI NARANBHAI PATEL FAMILY TRUST THROUGH ROHITBHAI,	MR KUNJAL D PANDYA	MUNICIPAL COMMISSIONER,BHAIRAVKRUPA MOTORS,DURGA MOTORS,MAHAVIR ENTERPRISE,BALAJI AUTO GAS,BHAVIN ENTERPRISE	NOTICE SERVED BY DS,SERVED BY AFFIX(N),MRS KALPANA K RAVAL,MS.P J.JOSHI,MR .B A PATEL,MR. DG CHAKRAVARTI
2382	AO/242/2012	9/10/2012	M/S DANDI SALT PVT LTD,RAM NIWAS HUKAM CHAND GUPTA,NEERAJ KUMAR AGGARWAL	MR HARSHADRAY A DAVE	M/S INDO BRINE INDUSTRIES LTD,M/S CHIRAI SALT (INDIA) PVT LTD	MR SHIRISH H GOHIL,MR PRATIK Y JASANI

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2383	AO/243/2012	14/09/2012	BAKULESH RAMCHANDRA GUPTA,SARGAM BAKULESH GUPTA	MR TUSHAR N VYAS	BHAKTI DEVELOPERS,BHARATKUMAR SHANKARLAL SOMANI,SWARAJ N PANERI,PREMJI ARJANBHAI PRAJAPATI,MANSUKH DUNGARSINH BHIMANI,GAURIBEN BHIKHABHAI PRAJAPATI,KIRANBEN MANOJBHAI PRAJAPATI,TRUSHNABEN VIPULBHAI BHIMANI,NILAMBEN NILESHKUMAR,NIKHIL KANTILAL SHAH	NOTICE SERVED BY DS,MR HRIDAY BUCH,MR. TIRTHRAJ PANDYA
2384	AO/244/2012	12/8/2015	ABDUL HAJIBHAI SARMALI,HANIFABEN HAJIBHAI SARMALI,YUSUFBHAI HAJIBHAI SARMALI,YUNUSBHAI HAJIBHAI SARMALI,IBRAHIMBHAI HAJIBHAI SARMALI,HAMIDBHAI HAJIBHAI SARMALI,RASHIDBHAI HAJIBHAI SARMALI	MR BM MANGUKIYA,MS BELA A PRAJAPATI	HASNBHAI JIVABHAI SARMALI,AHMEDBHAI JIVABHAI SARMALI,SULEMANBHAI JIVABHAI SARMALI,MUSABHAI JIVABHAI SARMALI,ISABHAI JIVABHAI SARMALI	NOTICE SERVED,(MR JD AJMERA),MS TANUJA N KACHCHHI
2385	AO/245/2012	3/7/2012	SHANKARBHAI JIVAJI DARBAR,	MR ANIL S DAVE	BALUBEN BABUJI,NATUSING BABUJI,SUSHILABEN BABUJI,SHANTABEN KANTIBHAI WD/O KANTIBHAI JAHJI,MINABEN KANTIBHAI JAHJI (MINOR),RAJUBHAI KANTIBHAI JAHJI (MINOR),INDUBEN WD/O AMARSING KANTILAL(SELF AND GUAR.OF 5/1 TO 5/3),TAJALBEN AMARSING (MINOR),ASHABEN AMARSING (MINOR),SHANKARSING AMARSING (MINOR),MANIBEN JAHJI MADHUJI,SAJJAN D/O JAHJI MADHUJI,DHIRUJI JAHJI,BHARATSINH KANTILAL (DECD) THROUGH LEGAL HEIRS,GITABEN BHARATSINH,DILIPSINH BHARATSINH,KAILASHBEN BHARATSINH,ASHOK BHARATSINH (MINOR) THRO'GITABEN BHARATSINH,MUKESH BHARATSINH (MINOR) THRO'GITABEN BHARATSINH,SUSHILA BHARATSINH (MINOR) THRO' GITABEN BHARATSINH,DILIPSINH KANTILAL,KAILASHBEN D/O KANTILAL,JASHWANTSINH JESANGJI,RANJITSINH JESANGJI,KANUJI JESANGJI,SHARDA WD/O LAXMNAJI JESANGJI,KISHORBHAI LAXMANJI,SANJAYBHAI LAXMANJI,CHETANBHAI LAXMANJI,OMKARSING SAJANING RAJPUT,PRAVIN JADAVJI JETHAVA,MUKESH BABUBHAI VYAS,KANUSING PRABHATSING DARBAR,GHASHYYAMBHAI BABALDAS,KANUBHAI NARANBHAI PATEL,MRUGESH KANUBHAI PATEL,SOMABHAI ISHWARBHAI PATEL,AMARSINHBHAI SHYAMJIBHAI PATEL,VYAS GIRISHKUMAR RAMANLAL,DHARMESHKUMAR CHANDULAL PUROHIT,PRAHLADBHAI CHANDULAL PATEL	,MR MJ PARIKH
2386	AO/246/2012	6/9/2012	M/S MEDICURE HYGIENE,NIPURNA P SHAH	MR PREMAL R JOSHI,MR KAPIL K ACHARYA	M/S MEDICARE HYGIENE PRIVATE LIMITED,PRAKASH M SHAH,JIGESH DOSHI	NOTICE SERVED,MR PRATIK Y JASANI,MR NEHAL M RAVAL,MR. JM PRAJAPATI
2387	AO/247/2012	11/1/2013	NAIMESHBHIA NARANBHAI DARJI L.R.OF GOPAL KRUSHNA FLATS & A,	MR VIRAL K SALOT	MANUBHAI KALIDAS MODI,SUDHIR CHAMPAKLAL MODI,AHMEDABAD MUNICIPAL CORPORATION	MR BR PARIKH,MRS KALPANA K RAVAL,MR MIHIR PARIKH
2388	AO/248/2012	31/08/2012	M/S. RANGOON CHEMICALS WORKS PVT.LTD.,	MRS KETTY A MEHTA	ELDER HEALTH CARE LIMITED,HOWPAR BROTHERS INTERNATIONAL LTD.	
2389	AO/249/2012	24/07/2012	ASLAMBHAI GAFARBHAI,SAJIDBHAI RAFIKBHAI,IQABALBHAI A GAFARBHAI @ IQABALBHAI FRUITWALA,FARHAN IQABALBHAI,FAISAL IQABALBHAI,NAFISABEN FAZALBHAI	MR HARESH H PATEL	KIRITKUMAR JAYANTILAL KUNDALIYA,	
2390	AO/250/2012	3/10/2012	RAMESHBHAI ARAJANBHAI AMBALIYA,LALJIBHAI ARJANBHAI AMBALIYA,JAGDISHBHAI ARAJANBHAI AMBALIYA,VIJAYABEN DAMJIBHAI AMBALIYA,MUKESHBHAI DAMJIBHAI AMBALIYA	MR NISHITH P THAKKAR	MURTUJABHAI HAMIMUDDINBHAI BHARMAL,	MR LR PATHAN

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2391	AO/251/2012	19/06/2013	HARISHKUMAR VEDAMAL GIDWANI,RAJKUMARI HARISHKUMAR,DHARMENDRA HARISHKUMAR,SONABEN HARISHKUMAR,REKHABEN HARISHKUMAR,MAMTABEN HARISHKUMAR	MS BHAVIKA H KOTECHA	SUMATIBEN RATANLAL PRAJAPATI,	MR KB PANERI
2392	AO/253/2012	10/10/2013	BALUBHAI KHODABHAI GONDALIA THRO'POA RAMESHBHAI B GONDALIY,CHANDUBHAI BHIKHABHAI KHUNT THRO'POA RAMESHBHAI B GONDALIY,DHARMESHBHAI DHIRAJLAL VAGHASIA THRO'POA RAMESHBHAI B GONDAL,BHARATBHAI ZAVERBHAI VAGHASIA THRO'POA RAMESHBHAI B GONDALIY,JAYANTIBHAI BHIKHABHAI KHUNT THRO'POA RAMESHBHAI B GONDALIY,GORDHANBHAI MADHUBHAI VAGHASIATHRO'POA RAMESHBHAI B GONDALIY,VINUBHAI HARIBHAI SUHAGIA THRO'POA RAMESHBHAI B GONDALIY,NILESHBHAI NARSINBHAI NASHIT THRO'POA RAMESHBHAI B GONDALIY,RAMESHBHAI BALUBHAI GONDALIYA	MR JIGAR P RAVAL	KUVARBEN WD/O CHIMANBHAI RAMJIBHAI PATEL,VINODBHAI CHIMANBHAI PATEL,RAMESHBHAI CHIMANBHAI PATEL,KANCHANBEN JAYANTIBHAI D/O CHIMANBHAI RAMJIBHAI,HIMMATBHAI MADHUBHAI,DINESHBHAI BALUBHAI PATEL	NOTICE SERVED,MR AMIT V THAKKAR
2393	AO/254/2012	16/07/2012	UTKARSH VIKRAMBHAI PATEL,	MR ASPI M KAPADIA	JERAMBHAI KANJIBHAI PATEL,VIJAYBHAI JERAMBHAI PATEL,JAYABEN VIJAYBHAI PATEL,KEYUR VIJAYBHAI PATEL,VIKRAMBHAI JERAMBHAI PATEL,PANIBEN WIFE OF JERAMBAHI KANJIBHAI PATEL,MOHANBHAI KANJIBHAI PATEL,GANGABEN MOHANBHAI PATEL,PRADEEP MOHANBHAI PATEL,SHAILESH MOHANBHAI PATEL,BHAVNA MOHANBHAI PATEL,LAVJIBHAI VALJIBHAI PATEL (DECD) THROUGH LEGAL HEIRS,RAMUBEN LAVJIBHAI MANGUKIYA,MADHUBEN LAVJIBHAI MANGUKIYA,MUKESHBHAI LAVJIBHAI MANGUKIYA,PARESHBHAI LAVJIBHAI MANGUKIYA,INDO REGENCY CO-OPERATIVE HOU. SOCIE.LTD ON BEHALF OF,MANHARBHAI MULJIBHAI KAKADIA,PARESHBHAI A PATEL,SUB REGISTRAR,THE COMMISSIONER,DENA BANK,THE ADDITIONAL COLLECTOR,P M DESAI	
2394	AO/255/2012	3/4/2013	DINESHBHAI PARSHOTTAMBHAI AMIN(DECD) THROUGH LEGAL HEIRS,JASUMATIBEN @ JAYMALABEN DINESHBHAI AMIN,BIRABEN HIMANSHU PATEL DAUGHTER OF DINESHBHAI P AMIN,PARAJBEN AMRISH SANGHANI DAUGHTER OF DINESHBHAI P AMIN,BAKULESHBHAI PARSHOTTAMDAS AMIN (DECD) THROUGH LEGAL HEIR,RAJESHWARIBEN BAKULESHBHAI AMIN,ANUJ BAKULESHBHAI AMIN,POOJA BAKULESHBHAI AMIN,M/S HALLMARK	(MR JV MEHTA)	PURSHOTTAMBHAI AMIN (DECD) THROUGH NITABEN DAUGHTER OF MA,AMITABEN DAUGHTER OF MANUBHAI PARSHOTTAMBHAI AMIN AND WIFE O,DHARMENDRABHAI MANUBHAI AMIN	MR R.K.MANSURI
2395	AO/256/2012	27/12/2012	CENTRAL BANK OF INDIA,	MS PAURAMI B. SHETH	PRABHURAM MANSANG THAKKAR,	MR D M AHUJA

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2396	AO/257/2012	30/08/2012	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,MUNICIPAL SCHOOL BOARD	HL PATEL ADVOCATES	AHMEDABAD MUNICIPAL TEACHER ASSOCIATION,JASIBEN MULABHAI MAKWANA,KUSUMBEN LAXMISHANKAR DAVE,NATVARLAL MAFATLAL PATEL,BHARTIBEN HARISHCHANDRA SEJA,HEMANTIBEN MOHANLAL MITRA,BHAVNABEN ASHOKKUMAR VYAS,BHARTIBEN RAMAKANT RAVAL,VEENABEN KASHIRAM JOSHI,GAJANAND NATHALAL PANDYA,MOHANBHAI SHANABAHI BHATIA,HEMANGIBEN N DIXIT,KAMLABEN S JADHAV,CHANDRIKABEN N SHUKLAL,PURNIMABEN POPATLAL SHAH,NIRMALABEN PURSOTTAMDAS SOLANKI,RAJABHAI BHAGABHAI ZALA,MOTILAL TARACHAND KOSHTHI,INDUMATIBEN RAMPRAVESHSINH RAJPUT,ARCHANABEN A SHARMA,KAILASHBEN DWARKADAS PATEL,HEMABEN VINODRAY RAVAL,ABIDA KHATUN PEERSAHEBMIYAN,AKHTYARHUSAIN MOHMMAD HANIF ANSARI,KANJIBHAI GAFURBHAI RABARI,JASHODABEN BHIKHABHAI JADHAV,KABHAI SATABHAI MARAIYA,NANDINIBEN K PATEL,KAMLABEN BABULAL PATEL,NARENDRAKUMAR LILARAM DOHRE,MANUBHAI RAMABHAI JADHAV,SOBHANABEN JAMNADAS SHIKARI,KANTIBHAI M CHAUHAN,PARVATIBEN REVABHAI SOLANKI,DURGABEN K AMBIKAR,HEMLATABEN V ISDAS,MINAXIBEN D KACHHIYA,KIRTIDABEN JASUBHAI PATE,RAKESHKUMAR MALAPRASAD TRIPATHI,MANJULABEN MAHENDRABHAI GOSWAMI,VADILAL KACHARABHAI VANAND,SANGEETABEN CHADNRASHEKHAT DESPANDE,HARSHITABEN BHAICHANDDAS PANCHAL,BENIMADHAV RAMNARESH DAVE,MOHMMAD YASIN MEHMUD HUSAIN SHAIKH,LAXMIBEN GABHABHAI CHAVDA,RADHESYAM K SHARMA,PRATHUNIRAM GAYARAM SAHANI,BHARTIBEN SUNDARJI JADHAV,KANIYALAL JIVABHAI PATEL,SURYABEN NANJIBHAI,MOHMMAD IQBAL ABDULGAFAR SHAIKH,KALAVATIBEN CHANDRAKANT NIMJE,KIRTIDABEN VASANTRAY BHATT,MAHESHKUMAR VELJIBHAI PATEL,SOBHANABEN ARVINDBHAI BHAVSAR,CHANDRIKABEN YOGESHKUMAR PATEL,MUNIRAMBANU GULAMHUSAIN SHAIKH,MEENABEN MADUSUDAN VYAS,REKHABEN CHINUBHAI MODI,SAYTENDRAKUMAR BHAGVANDAS SHARMA,ALKABEN CHANDULAL RAMI,SHUKESHABEN SHIVABHAI PATEL,MOHMMAD BABUBHAI SHAIKH,PUSPABEN N GAMETI,MAYURABEN HARISHKUMAR THAKKAR,BHARTIBEN DEVJIBHAI,SHAKUNTALABEN KANAIYALAL CHAUHAN,PRAVINBHAI NARSOTTAMDAS PATEL,KOKILABEN AMBALAL PATEL,MUKESHBHAI RAMABHAI PATEL,URMILABEN AMBALAL PATEL,AMRISHKUMAR SOMABHAI PATEL,JAGDISHBHAI VASANTBHAI PATEL,HARSHITABEN BABUBHAI PATEL,NIRANJANABEN RAMANLAL PATEL,MOMANBHAI GALABHAI VANKAR,VIPULKUMAR AMBALAL SHAH,RAJNIKANT GIRISHKUMAR PANDYA,RAJENDRAKUMAR NARAYANBHAI PRAJAPATI,SHIVNARAYAN LALAI PAL,SATYAPALSINH RAGHUVEERSINH YADAV,ABDULRAHIM ABDULRAHEMAN SHAIKH,SAROJBEN VASANTLAL VHORA,VIJAYKUMAR SHANKARLAL PARMAR,VIJAYSINH GAGASINH THAKORE,RAJENDRKUMAR AMBALAL PATEL,GOVINDBHAI MAGANBHAI PRAJAPTI,BABUBHAI M SOLANKI,SUBHASHCHANDRA AMBALAL PUROHIT,KIRANBEN DINESHBHARTHI GOWSAMI,MADHUDUDANSINH RAMAVATSINH MANOJKUMAR AMRUTLAL	,NOTICE SERVED BY DS,(MR MB GANDHI),MR NIMESH V DIXIT,MR CHINMAY M GANDHI

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2397	AO/258/2012	7/8/2013	M/S AGRAWAL MITTAL CONCAST PVT LTD,	MRS SANGEETA N PAHWA	JALAN FERRO CHRONE LTD (PREVIOULY KNOWNS AS TRANS IND,OFFICIAL LIQUIDATOR OFFICAIL LIQUIDATOR OF JALAN F	OFFICIAL LIQUIDATOR,RULE NOT RECD BACK,MR PR THAKKAR
2398	AO/259/2012	12/2/2013	RANJITSINH CHHOTESAHAB RANA,	MR AMRISH K PANDYA	JAMANABEN WIDOW OF AMBALAL PATEL,RAMANBHAI AMBALAL PATEL,MAHENDRABHAI AMBALAL PATEL,ARVINDBHAI AMBALAL PATEL,PRASHANTBHAI DINESHBHAI PATEL,NAYANBHAI DINESHBHAI PATEL,RONAKBAHI DINESHBHAI PATEL,BELIM MOHAMMADBHAI KASAMBHAI,RATHOD KASAMBHAI HASANBHAI,SINDHA IBRAHIM FAKIR,PATHAN SIDDIK PARBATKHAN	MR BG PATEL,MR AB MUNSHI
2399	AO/260/2012	18/07/2012	AMULTEK SOFTWARE SOLUTIONS PVT LTD,CHRISTOPHER DABHI VP, BUSINESS DEVE.AMULTEK SOFT	MR MANAV A MEHTA	KAIRA DIST. COOPERATIVE MILK PRODUCERS UNION LTD,GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION LTD	,NANAVATI ASSOCIATES
2400	AO/261/2012	17/07/2014	RAYMA AZIZ HAJI OSMAN,	MR HARSHADRAY A DAVE	SHANTILAL KHIMJI PATEL,RAYMA NIYAMATBAI OSMAN HAJI ABDULLA,RAYMA MAMAD SIDHIK OSMAN	NOTICE SERVED,NOTICE SERVED BY DS,MR PM LAKHANI
2401	AO/262/2012	27/09/2012	20 MICRONS LIMITED,	MR PAVAN S GODIAWALA	STATE BANK OF INDIA THROUGH C K SURESH(CHIEF MANAG,	MR BIJU A NAIR
2402	AO/263/2012	17/12/2013	MOHAN NATTHUMAL DHANWANI,	MR P P KASVALA	CHANDRABHAN DULHANOMAL,	MR DR BHATT
2403	AO/264/2012	24/07/2013	JASHVANTLAL JJIVANLAL (DECD) THROUGH LEGAL HEIRS,BIPINCHANDRA JASHVANTLAL RAVAL,BABUBHAI @ RAJENDRAKUMJAR JASHVATNLAL RAVAL,GHANSHYAM JASAVATNLAL RAVAL,CHITRANJAN JASHVANTLAL RAVAL THRO'POA GHANSHYAM J RAVAL,MANOJKUMAR JASHVANTLAL RAVAL THRO'POA GHANSHYAM J RAVAL,BHARTIBEN @ CHHOTIBEN D/O JASHVANTALAL JIVANLAL RAVAL,KANAN @ KUSUMBEN D/O JASHVANTLAL JIVANLAL RAVAL,RAVAL KANTILAL JIVANLAL (DECD)THROUGH LEGAL HEIRS,URMILABEN D/O KANTILAL JIVANLAL RAVAL	MR TEJAS P SATTA	RAVAL HARILAL JIVANLAL (DECD) W/O PUSHPABEN HARILAL,ARVINDKUMAR HARILAL RAVAL,PADMABEN HARILAL RAVAL,NISHITHBHAI BABULAL SHAH,KOKILABEN @ RANJANBEN D/O JASVANTLAL JIVANLAL RAVAL(DECD.),ARUNKUMAR AMBALAL THAKAR,HARESH ARUNKUMAR THAKAR,GAURANG ARUNKUMAR THAKAR,JIGNA D/O ARUNKUMAR THAKAR & W JAYESHKUMAR ARVINDBHAI ACHARY	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,TRIVEDI LAW OFFICE & ASSOCIATES(6538)
2404	AO/265/2012	16/08/2012	SHAKUNTALABEN DURLABHJIBHAI KHOKHAR,	MR TV SHAH	BHUPATSINH VISAJI VAGHELA,	
2405	AO/266/2012	3/12/2012	RAJENDRA KANUBHAI PATEL,	MR DHAVAL D VYAS	VIPUL RAMESHBHAI PATEL,	(MR SK BUKHARI)
2406	AO/267/2012	27/07/2018	DALWADI POPATBHAI LAGHARABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HARISHBAHI JIVRAM NANDVANA,SHAILESHBHAI JIVRAM NANDVANA,KANTILAL KARSANBHAI ERWADIYA,DHARMENDRABAHI THAKARSHIBHAI VIDJA	MR VIJAY H NANGESH
2407	AO/268/2012	5/8/2014	SHAKRIBEN WD/O ATAJI VERVAJI THRO'POA KANUJI G THAKOR,KACHRAJI ATAJI THRO'POA KANUJI G THAKOR,ASHOKBHIA ATAJI THRO'POA KANUJI G THAKOR,KANUBHAI ATAJI THRO'POA KANUJI G THAKOR,SAVITABEN ATAJI THRO'POA KANUJI G THAKOR	MR VIMAL M PATEL	VIRENDRASINH KISHANSINH MAKWANA (ZALA),JAGDISH R ACHARYA	MR ANSHIN H DESAI,MR HIMANSHU K PATEL
2408	AO/269/2012	31/01/2014	SHANTILAL S/O KOSAMAL SANGHAVANI,	MR BHARAT R PANDYA,MR. RAJAN J PATEL	NARENDRA ISHWARLAL CHELANI,CHANDRABEN W/O NARENDRA CHAILANI,DHANRAJ S/O VATUMAL MURJANI	NOTICE SERVED,MR MB RANA
2409	AO/270/2012	24/06/2014	NARMDABEN D/O MANGABHAI JIVANBHAI PATEL,BHANUBEN D/O MANGABHAI JIVANBHAI PATEL,MADHUBEN D/O MANGABHAI JIVANBHAI PATEL,RAJESH MANGABHAI PATEL	MR ADIL R MIRZA	KHALAPBHAI JIVANBHAI PATEL,MANGABHAI JIVANBHAI PATEL,KANTIBHAI MANGABHAI PATEL,BIJAL BHARATBHAI MALDE	UNSERVED EXPIRED (N),MR DILIP L KANOJIYA
2410	AO/271/2012	19/10/2012	ANIL NAROTTAM SHETH,GAUTAM JAYANTILAL MEHTA,ASHWIN HIRLAL SHAH,PARESH DUDHALAL SHAH,SAROJ PRAKASHBHAI MEHTA	MR DIPEN C SHAH	RISHABH SANTOSHCHADNRA JAIN,	MR PA JADEJA
2411	AO/272/2012	21/04/2014	SECOND PETROMIN SHIPPING COMPANY LTD,	MR AS VAKIL	INDIAN OIL CORPORATION LTD,ERMIS MARITIME CORPORATION,THE NEW INDIA ASSURANCE COMPANY LIMITED	SERVED BY RPAD (N),DELETED,MR VIBHUTI NANAVATI

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2412	AO/273/2012	7/9/2012	BAGADA SHAMJIBHAI PALABHAI,BAGADA KALUBHAI PALABHAI,BAGADA GANESHBHAI PALABHAI	SHAUKAT A SHAIKH	HIMATBHAI LALJIBHAI MANGUKIYA,	MR MB PARIKH
2413	AO/275/2012	6/12/2013	UMAR SIDI (DECD),HALIMABEN UMAR SIDI,JULEKHANBEN UMAR SIDI,BABIBEN UMAR SIDI(DECD),UMAR JAKUBHAI,OSMAN JAKUBHAI,ISMAIL JAKUBHAI,HARUN JAKUBHAI,HUSHEN JAKU (DECD),KHATIJABEN W/O HUSHEN JAKU	MR MEHUL S SHAH,(MR SURESHM SHAH)	NOORMAMAD SIDI (DECD),ABBAS NOORMAMAD HINGORA,IBRAHIM NOORMAMAD HINGORA,AAMAD NOORMAMAD HINGORA,JUSAB SIDI(DECD),MAHMMADSIDIK JUSAB HINGORA,ASHRAF JUSAB HINGORA,HARUN JUSAB HINGORA	,DECEASED LITIGANT,MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN
2414	AO/276/2012	13/09/2012	SHYAM STEEL INDUSTRIES LTD,	A & M & S SHROFF CO.	AQUAFIL POLYMERS COMPANY PVT LTD THROUGH SAVAN SHAH,STATE BANK OF INDIA THROUGH BRANCH MANAGER	MR MITUL K SHELAT,MS NITA M JOSHI
2415	AO/277/2012	19/12/2013	SHARADBHAI BACHUBHAI VYAS,	MR KV SHELAT	SHRIKANT VASUDEVBHAI PATEL,	MR SAURIN A SHAH,MR SUREN M SHAH
2416	AO/279/2012	22/08/2012	KHUSHMANBEN JAWAHARBHAI SONI,	LOPA M BHATT	SANDIPBHAI JAWAHARBAHI SONI,	MR AM PAREKH
2417	AO/280/2012	5/10/2012	KALPANABEN CHAMPAKBHAI PARSHOTTAMBHAI PATEL,GOVINDBHAI CHANNABHAI PATEL	MR SAURABH M PATEL	BHANUBEN SHANKARBHAI MAHAYANSHI,HASSUBHAI SHANKARBHAI MAHAYVANSHI,JITUBHAI SHANKARBHAI MAHAYVANSHI,JAYANTIBHAI SHANKARBHAI MAHAYVANSHI	NOTICE SERVED,MR JAL S. UNWALLA
2418	AO/281/2012	7/3/2013	BHUPENDRABHAI HASMUKHBAI DALWADI,NARENDRABAHI HASMUKHBHAI DALWADI,RAJENDRABHAI HASMUKHBAI DALWADI,YOGENDRABHAI HASMUKHBAI DALWADI,BHALCHNDRABHAI HASMUKHBAI DALWADI	MR PARTHIV B SHAH	SAIVTRIBEN GANUMAL KRISHNANI,GIRDHARI GURALMAL KRISHNANI,KATARBAI GURALMAL KRISHNANI,MANOHARBHAI GURALMAL KRISHNANI,KUMARBHAI GANUMAL KRISHNANI,HASMUKHBHAI CHANDULAL DALVADI,KIRTI CONSTRUCTION	UNSERVED EXPIRED (N),MS MANISHA LAVKUMAR,VIRAL K SHAH
2419	AO/282/2012	20/12/2012	MAJIDBHAI AZIZBHAI SHAIKH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHERUNNISA ILYASBHAI HOKABAJ,	MR MTM HAKIM
2420	AO/283/2012	10/7/2013	KIRANCHANDRA POPATLAL PAREKH,	MR KAMLESH S KOTAI	RAJESH JAYANTILAL PATEL,	MR MOUSAM R YAGNIK
2421	AO/284/2012	7/10/2013	MANAJI CHHTRAJI (DECD) THROUGH LEGAL HEIRS,UDESINH MANAJI,NATVERSINH MANAJI,SAVITABEN MANAJI,KASHIBEN MANAJI,LALITABEN MANAJI,RAMANJI MANAJI (DECD) THROUGH LEGAL HEIRS,RAJESHJI RAMANJI,MARGHIBEN RAMANJI,BALUBEN RAMANJI,MANEKBEN RAMANJI,AMARSINH MANAJI (DECD) THROUGH LEGAL HEIRS,AJITBHAI AMARSINH,VIKRAMBHAI AMARSINH,GITABEN AMARSINH,NANDUBEN AMARSINH THROUGH POA NATVARSINH MANAJI	(MR KD VASAVADA)	MANGAJI RATABHAI,PRATAPBAHI RATABHAI,JAWANSANG RATABHAI,NATVERBHAI AMATHABHAI PATANI	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2422	AO/285/2012	27/07/2012	HAJIBIBI DAUGHTER OF MOHMMADBHAI KAMALBHAI,MOHAMMAD SADIQ MOHAMMAD USMAN KURESHI (DECD),MOHAMMAD RAFIQ MOHAMMAD SADIQ KURESHI,MOHAMMAD AMIN MOHAMMAD SADIQ KURESHI,MOHAMMAD IQBAL MOHAMMAD SADIQ KURESHI,MOHAMMAD USMAN MOHAMMAD SADIQ KURESHI,MOHAMMAD MATIN MOHAMMAD SADIQ KURESHI,MOHAMMAD MUBIN MOHAMMAD SADIQ KURESHI,MOHAMMAD IRFAN MOHAMMAD SADIQ KURESHI,ZEBUNISSA D/O MOHAMMAD SADIQ,RUKHSANABANU MOHAMMAD SADIQ,KAUSARBANU MOHAMMAD SADIQ KURESHI	MR SA DESAI	ANVARHUSEN MOHMMADBHAI (DECD) THROUGH LEGAL HEIRS,MOHAMMADIQBAL ANVARHUSEN,MOHMMADSALIM ANVARHUSEN,MOHAMMADNASIM ANVARHUSEN,MOHMMADSAJJAD ANVARHUSEN,MOHMMADKADAR ANVARHUSEN,SAIDABANU DAUGHTER OF ANVARHUSEN (DECD) THROUGH LEGAL HEIRS,SARHUNNISHA DAUGHTER OF ANVARHUSEN,SAYRABANU DAUGHTER OF ANVARHUSEN,MEHRAJBANU ANVARHUSEN,MOHMMAD ASHRAF YUSUFBHAI,MOIN YUSUFBHAI,SAFDARHUSEN MOHAMMEDBHAI (DECD)THROUGH LEGAL HEIRS,KARIMUNNISHA SAFDARHUSEN (WIFE),AHTESHAM (BABLU) SAFDARHUSEN,SAJID SAFDARHUSEN,SHAHENAZBANU SAFDARHUSEN,SAGUFTA SAFDARHUSEN,SAMIRABANU SAFDARHUSEN,KAMALUDDIN MOHMMEDBHAI	,MR VIRAL K SALOT

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2423	AO/286/2012	15/09/2012	YASINBHAI RAMZANBHAI NAGORI,	MR ZUBIN F BHARDA	BECHARBHAI POONAMBHAI PARMAR,GORDHANBHAI POONAMBHAI PARMAR,SAJEDABANU MOHAMMADYAKUB MUNSHI	MR ANSHIN H DESAI,MR ABDUL K SHAIKH,MR MITUL K SHELAT
2424	AO/287/2012	17/12/2013	HEMANTGIRI SHIVGIRI GOSWAMI (DECD) THROUGH LEGAL HEIRS,SUSILABEN HEMANTGIRI GOSWAMI,BERANGIRI HEMANTGIRI GOSWAMI,KOSHABEN PRASHANTBHAI DESAI,JIGISHABEN PARIMALBAHI GOSWAMI,JAYSHREEBEN NITINPURI GOSWAMI,PRASHANT CHANDRAVADAN DESAI	MR BM GUPTA	BINDUBEN AMARGIRI GOSAI,CHAMPABEN KANTIGIRI BAWA (DECD) THROUGH LEGAL HEIRS,PANKAJGIRI KANTIGIRI BAWA,POULABEN KANTIGIRI BAWA,PRITIBEN KANTIGIRI BAWA,SHREEDUTT CO.OPERATIVE SOCIETY LTD THE CHAIRMAN/SECRETARY	,NOTICE SERVED,NOTICE SERVED BY DS,(MR MB GANDHI),MS. SAMATA V PATEL,MR CHINMAY M GANDHI,MR. TIRTHRAJ PANDYA
2425	AO/288/2012	28/06/2013	RAMNIKBHAI VAJUBHAI KYADA,	MR MRUGEN K PUROHIT	BHUPATBHAI LAVJIBHAI THUMAR,BHARATBHAI LAVJIBHAI THUMAR,JIGNESH LAVJIBHAI THUMAR,SAMJUBEN LAVJIBHAI THUMAR,RAMABEN BHARATBHAI THUMR,VARSHABEN VALLABHBHI KYADA	(MR KAMAL M SOJITRA)
2426	AO/289/2012	19/08/2013	M/S GLOBAL INNOVATIONS PVT LTD,	MR ASPI M KAPADIA	ANURITA ENTERPRISES PVT LTD,	MR ZUBIN F BHARDA
2427	AO/290/2012	9/4/2014	JADEJA PRATAPBHAI MALDEBHAI,	MR AMAR D MITHANI	BHARATBHAI MATHURDAS PATEL HIMSELF AND AS KARTA OF HUF,VISHNUBHAI MATHURDAS PATEL,PATEL AMRATBHAI SOMABHAI,PATEL RAMANBHAI SOMABHAI	(MR S N THAKKAR),MR DILIP L KANOJIYA
2428	AO/291/2012	12/10/2012	SURENDRASING KOMALSING YADAV,	MR TARAK DAMANI	RATIBHAI FAKIRBHAI PATEL,	MR DEVANG J JOSHI
2429	AO/292/2012	3/8/2012	MAMTABEN RAJESHBHAI JANI,AVNIBEN RAJESHBHAI JANI	(MR SANDEEP N BHATT)	RAMNIKBHAI BECHARBHAI BUDDHDEV,	
2430	AO/293/2012	22/08/2012	M/S RAMNIKLAL & BROS. PARTNER HARSHBAI PARIMAL MEHTA,	MR BHAVIN S RAIYANI	THE SECRETARY,THE COLLECTOR,THE CITY MAMLATDAR,THE CIRCLE OFFICER	
2431	AO/294/2012	20/03/2013	M/S PATEL AMBALAL HARGOVINDAS & COMPANY,	MR JIGAR M PATEL	SHERSINH B DAHIYAVAT,USAMKUVAR SHERSINH DAHIYAVAT	MR ASHISH M DAGLI
2432	AO/295/2012	7/5/2014	DILIPBHAI RAVJIBHAI PATEL,	(MR NIKHIL S KARIEL)	M/S MARUTI NANDAN DEVELOPERS (A PARTNERSHIP FIRM),M/S MARUTI NANDAN DEVELOPERS THROUGH JAIPRAKASHBHAI K PATEL,ANSUYABEN DILIPBHAI PATEL,SUNIL DILIPBHAI PATEL,SARJUDAS SWAMI	NOTICE SERVED BY DS,MR SHITAL R PATEL,MR MJ MEHTA
2433	AO/296/2012	29/10/2012	RAJUBHAI AMBALAL PATEL,	MR BP GUPTA	BHAGWANBHAI BABALDAS PATEL,VIKRAMBAHI RAMABHAI,MAHESHBHAI KALIDAS,RAMESHBHAI JETHIDAS,HARSHADBHAI RAMBHAI PATEL	NOTICE SERVED BY DS,MR AMIT S BARIYA,VIRAL K SHAH,MR RUTVIJ S OZA
2434	AO/297/2012	29/10/2012	RAJUBHAI AMBALAL PATEL,	MR HARDIK B GUPTA	BHAGWANBHAI BABALDAS PATEL,VIKRAMBAHI RAMABHAI,MAHESHBHAI KALIDAS,HARSHADBHAI RAMBHAI PATEL	NOTICE SERVED BY DS,VIRAL K SHAH,MR RUTVIJ S OZA
2435	AO/298/2012	21/01/2013	KANCHANGIRI NARANGIRI GOSWAMI,BHARTIBEN NARENDRABHAI CHAUDHARI,MANSUKHLAL GOKALBHAI KANERIA,JAYANTIBHAI RAVJIBHAI PATEL	MR ADIL R MIRZA	MUNAKKHAN YASINKHAN PATHAN,BISMILLAKHAN YASINKHAN PATHA,ANANDKUMAR SUBHASCHANDRA BHATVERA,BHAGWANSINH RATANSINH RAJPUROHIT,HIRALBEN PRADIPKUMAR PATEL,PRADIPKUMAR MANILAL PATEL,DINESHBHAI HARISHANKAR JANI,SANJAYGIRI NARENDRAGIRI GOSWAMI	,MR DILIP L KANOJIYA
2436	AO/299/2012	4/8/2014	KANTIBHAI RAMJIBHAI PATEL,	MR PARTHIV A BHATT	HASANBHAI ALAMBHAI,JAMALBAHI ALAMBHAI	MR NV GANDHI
2437	AO/300/2012	29/11/2013	KHIMANAND JAGMAL PITHIYA,	MR TEJAS P SATTA	BHUPATBHAI BECHARBHAI DADHANIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
2438	AO/301/2012	3/10/2013	GOPALBHAI RANCHHODBHAI BELADIYA,	(MR SK BUKHARI)	MATHURBHAI GORDHANBHAI,RAMSANG CHIMAN GORDHAN,KANUBHAI CHIMAN GORDHAN,DINESHBHAI CHIMAN GORDHAN,JAGDISH CHIMAN GORDHAN,DHARMISTHA CHIMAN GORDHAN,JASODABEN CHIMAN GORDHAN	MR PUSHPADATTA VYAS
2439	AO/302/2012	8/8/2012	SNEHA PRAKASHBHAI SHAH,	MR VIRAT G POPAT	SARLABEN JAYANTILAL SHAH,KETANKUMAR JAYANTILAL SHAH,JINESHKUMAR JAYANTILAL SHAH,ABHAYKUMAR JAYANTILAL SHAH	MR KETAN J SHAH,MR. S. M. GOHIL

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2440	AO/303/2012	4/2/2014	RAMESHKUMAR PUKHRAJ JAIN,NARESHBHAI CHHOGMALJI SHAH	MR DHAVAL D VYAS	JAYVANTIBEN HIRABHAI SURATI,KAILASHBHAI HIRABHAI SURATI,SANDEEPBHAI HIRABHAI SURATI,VIKESHBHAI HIRABHAI SURATI,HARISHBHAI SOMABHAI SURATI,DHANSHUKHBAHI SOMABHAI SURATI,RATANBEN PRATAPBHAI MAHAYAVANSHI,RAMESHBHAI PRATAPBAHI MAHAYAVANSHI,JIGNESHKUMAR RAMESHBHAI MAHAYAVANSHI	NOTICE SERVED BY DS,MR ZUBIN F BHARDA,MR MITUL R DESAI
2441	AO/304/2012	30/08/2013	BATUKBHAI VAGHJIBHAI KADIA,BHIMJIBHAI VAGHJIBHAI KADIA	MR ASHISH M DAGLI	SAVITABEN VAGHJIBHAI,	MR DEVANG VYAS
2442	AO/305/2012	2/11/2012	AVARDEEP SURENDRAPAL CHAVLA,SIMARDEEP SURENDRAPAL CHAVLA	MR S C OZA	BABULAL OTARMAL JAIN,VIMLABEN BABULAL JAIN,ABHAYRAJ BABULAL JAIN,MAHAVIR BABULAL JAIN,BINDUBEN SANJAYBHAI SHAH,SANGITABEN RAJESH JAIN,SHOBHNABEN KANTILAL PANDYA	,(MR SAMIR J DAVE),MR KRUNAL D PANDYA
2443	AO/306/2012	2/11/2012	AVARDEEP SURENDRAPAL CHAVLA,SIMARDEEP SURENDRAPAL CHAVLA	MR S C OZA	BABULAL OTARMAL JAIN,VIMLABEN BABULAL JAIN,ABHAYRAJ BABULAL JAIN,MAHAVIR BABULAL JAIN,BINDUBEN SANJAYBHAI SHAH,SANGITABEN RAJESH JAIN,SHOBHNABEN KANTILAL PANDYA	,(MR SAMIR J DAVE),MR KRUNAL D PANDYA

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2444	AO/308/2012	4/2/2013	SATHWARA NANJI MAGHA AND ITS DECD.SON PURSHOTTAM NANJI,HARILAL PURSHOTTAM,SUNDERJI PURSHOTTAM,NARSINH PURSHOTTAM,DAHYABHAI NANJI AND ITS DECD SON VIRJI DAHYA,DEVRAJ VIRJI,MUKESH VIRJI,SURESH VIRJI,HARIBHAI NANJI (DECD) THROUGH LEGAL HEIRS,LAVJI HARIBHAI,KANABHAI HARIBHAI,PUNJA NANJI (DECD) THROUGH LEGAL HEIRS,GOVIND PUNJA,DEVRAM PUNJA,MAGNA PUNJA,LALJI PUNJA,LAKHMAN PUNJA,VASHRAM PUNJA	(MR JV MEHTA)	STATE OF GUJARAT,DEPUTY COLLECTOR,PITAMBER JUTHA AND DECD. SON SHIVA PITAMBER (DECD),SANTOKBEN WIDOW OF SHIVA PITAMBER,LAXMAN SHIVA,DINESH SHIVA,VASANT SHIVA,MANJULABEN SHIVA,PITAMBER JUTHA AND DECD.SON PREMJI PITAMBER (DECD),MONGHIBEN WIDOW OF PREMJI PITAMBER,GOVIND PREMJI,BHAGWANJI PREMJI,LALJI PREMJI,HIRIBEN PREMJI,MOTIBHAI PREMJI,PITAMBER JUTHA AND ITS DECD. SON KHODA PITAMBER (DECD),KARAMSINH KHODA ALIAS SHANTI KHODA,SHANTIBEN KHODA,SAVITABEN KHODA,DAYABEN KHODABHAI,KANA JUTHA (DECD) THROUGH LEGAL HEIRS,KAMARBEN KANABHAI,PANCHABHAI KANABHAI,MANEKBEN KANABHAI,KANA JUTHA NAD ITS DECD.SON MANJI KANA,KANKUBEN WIDOW OF MANJI KANA,JIVRAJ MANJI,RAMESH MANJI,ANSOYABEN MANJI,PRAKASH MANJI,JAGDISH MANJI,SUSHILABEN MANJI,NATWAR MANJI,KANA JUTHA AND ITS DECD.SON JIVA KANA,HIRIBEN JIVA,SONABEN JIVA,KANA JUTHA AND ITS DECD SON MOHANBHAI KANABHAI,BHAGWANJIBHAI MOHAN,RAMJI MOHAN,HANSABEN MOHAN,DHULIBEN MOHAN,VANITABEN MOHAN,KASTURBEN MOHAN,BHAVNABEN MOHAN,AMRUTBEN MOHAN,DEVIBEN MOHAN,KANA JUTHA AND HIS DECD.SON MADHABHAI KANABHAI,MORABHAI MADHA,BHARATBHAI MADHA,SHARDABEN MADHA,PRABHABEN MADHA,RUKSHAMANIBEN MADHA,SONALBEN MADHA,SAVITABEN MADHA,KARSAN NARAN (DECD) THROUGH LEGAL HEIRS,NARSINHBHAI KARSAN,GANGABEN KARSANBHAI WIFE OF NARSINH DEVA,RAMBHABEN KARSANBAHI WIFE OF MOHAN KALA,JAMNABEN KARSANBHAI WIFE OF KHIMABHAI,VARSHABEN ALIAS PRABHABEN NARSINHBAHI HER LEGAL HEIRS MINOR,KARSAN NARAN AND HIS SON ARJAN KARSAN,KAMLABEN ARJANBHAI,LALJIBAHI ARJANBHAI,PRABHUBHAI ARJANBHAI,GHELABHAI ARJANBHAI,DANABHAI ARJANBHAI,DHANABHAI ARJANBHAI,KARSAN NARAN AND HIS DECD.SON JETHABHAI KARSAN,SAVJIBHAI JETHA,RAGHAVJI JETHA,MANSURBHAI JETHA,DIWALIBEN JETHA WIFE OF NARANBHAI,KANTABEN JETHA WIFE OF JETHABHAI,AMRUTBEN JETHABHAI WIFE OF ASHOKBHAI,LABHUBEN JETHA,THAKERSINH CHAGANBHAI RUPALA,AMBARAM RAMJI KAVADIYA,ANILBHAI VELJIBHAI RANIA,ANIRUDHSINH ABHEYSINH PARMAR,NAVINBHAI MAGANBHAI BORICHA,VANITABEN NARBHERAMBHAI DHORIYANI,LALJIBHAI PURSHOTTAMBHAI VAGHADIA,RAJESHBHAI LALJIBHAI VAGHADIA,DHARMENDRABHAI LALJIBHAI VAGHADIA,HASMUKHBHAI RAGHAVJIBHAI DABARIYA,BHARTIBEN DURLABHJIBHAI PATEL,SUNANDABEN JITENDRABHAI AGHARA	

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2445	AO/309/2012	8/3/2013	DAHYABHAI MULJIBHAI PATEL,	MR KV SHELAT	KANUBHAI BHURABHAI PATEL,ISHWARBHAI CHHAGANBHAI PATEL,ASHOKBHAI HIRABHAI PATEL,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,M/S SHREE SWAMINARAYAN MANDIR TEMPLE, BHUJ	NOTICE SERVED BY DS,MR DJ CHAUHAN,MR JITENDRA M PATEL,MR DIPAK R DAVE,MR RITURAJ M MEENA
2446	AO/310/2012	9/8/2012	KANANUGHA MADAM,DADU KHIAMANAND MADAM (GUARANTOR)	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	KOTAK MAHINDRA BANK LIMITED,	
2447	AO/311/2012	4/7/2014	VALLABHBHAI RAGHAVJIBHAI KASONDRA,RAJNIKANT VALLABHBHAI KASONDRA,RAMABEN VALLABHBHAI KASONDRA W/O SHANTILAL POPATBAHI BHALOD,GEETABEN VALLABHBAHI KASONDRA W/O PRAVINBHAI KURJIBHAI BHALO,KANTABEN VALLABHBHAI KASONDRA,MAHENDRABHAI VALLABHBHAI KASONDRA	MR SP MAJMUDAR,MR P P MAJMUDAR	REKHABEN VALLABHBHAI KASONDRA W/O.MUKESHBHAI R SINOGIA,	(MR JT TRIVEDI)
2448	AO/312/2012	27/06/2013	BHAGWANDAS ISHWARDAS PATEL (DECD) THROUGH SHANTABEN WD/O,RAVINDRA BHAGWANDAS PATEL,ILABEN DAUGHTER OF BHAGWANDAS ISHWARDAS PATEL	MR AJAY S JAGIRDAR	GAYATRIKRUPA SARKARI KARMACHARI COOPERATIVE HOUSING SOC.LTD,ABHINANDAN SWAMI (VEJALPUR) COOPERATIVE HOUSING SOC. LTD,ADINATH (VEJALPUR) COOPERATIVE HOUSING SOCIETY,SHANTINATH (VEJALPUR) COOPERATIVE HOUSING SOCIETY LTD,PUSHPAK CONSTRUCTIONS PVT LTD THRO BHUSAN UMESHCHANDRA VYAS,VARJUBEN PUNMAJI HIRAJI MARWADI(DECD) THROUGH LEGAL HEIRS,ROSHAN RANCHHODJI,ASHOK RANCHHODJI,NARMADA RANCHHODJI,MATHURBEN DAUGHTER OF PUNMAJI HIRAJI MARWADI,PANIBEN DAUGHTER OF PUNMAJI HIRAJI MARWADI,HAWABEN DAUGHTER OF PUNMAJI HIRAJI MARWADI,UKIBEN DAUGHTER OF PUNMAJI HIRAJI MARWADI,KANKUBEN DAUGHTER PUNMAJI HIRAJI MARWADI (DECD) THRO'HEIRS,PRATAPJI AMRAJI,KHENGARJI AMRAJI,SHANTABEN AMRAJI,SURYABEN AMRAJI,SUKIBEN DAUGHTER OF PUNMAJI HIRAJI MARWADI (DECD) THRO'HEIRS,HIMTAJI NAGINDAS,MUKESH NAGINDAS,PARASBEN NAGINDAS,MADHUBEN NAGINDAS,JAMNABEN DAUGHTER OF PUNMAJI HIRAJI MARWADI (DECD),RAMESH MATHURJI,JASHIBEN MATHURJI,KOLIBEN MATHURJI,BUDHAJI VARVAJI (DECD) THROUGH LEGAL HEIRS,JUGAJI BABAJI	,NOTICE SERVED BY DS,MR ANSHIN H DESAI,MS ARCHANA R ACHARYA,MR JIGAR M PATEL,MR. ZALAK B PIPALIA
2449	AO/313/2012	6/9/2013	PANKAJKUMAR MULCHANDBHAI JOBANPUTRA,	MR PRATIK Y JASANI	BHARTIBEN DHANRAJBHAI ABHANANI,	MR K S CHANDRANI
2450	AO/314/2012	26/03/2015	ASHOK HIRALLA SHAH @ HIRANI (IN THE CAPACITY OF INDIVIDUAL,JAYESH HIRALAL SHAH @ HIRANI,MAYURIBEN ASHOKKUMAR SHAH,AVINASH ASHOKKUMAR SHAH,SAMRAT ASHOKKUMAR SHAH @ HIRANI,HETAL ASHOKKUMAR SHAH @ HIRANI,SIDHARTH ASHOKKUMAR SHAH	MR DHAVAL D VYAS	SHAILESH CHIMANALAL GANDHI,RAMANBHAI BHANABHAI GANDHI,SHARDABEN DHANSHUKLAL GANDHI,NAYANABEN DILIPBHAI GANDHI,NATHUBHAI NAGARJI PATEL THROUGH POA,SURESH THAKORBHAI GANDHI,PARESH DHANSHUKLAL GANDHI,MANHARLAL THAKORBHAI GANDHI,GULABBHAI BHANABHAI PATEL,USHABEN MANHARLAL GANDHI,DHANSHUKHLAL NANUBHIA GANDHI	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2451	AO/315/2012	7/8/2014	PRAKASH RAMNIKBHAI GOKANI,	MR PREMAL S RACHH	LAXMIDAS MATHURDAS THOBHANI (DECD)THROUGH REKHABEN LAXMIDA,KIRTIBEN LAXMIDAS,ANANT LAXMIDAS,KALPANABEN LAXMIDAS,SANJAY LAXMIDAS,PRAVINCHANDRA MATHURDAS THOBHANI,RAMNIKLAL MOHANLAL GOKANI,MANSUR HATHIBHAI RAJANI,NILESH NAROTTAMBHAI BATHIYA,JAYESHBHAI OTAMCHAND MEHTA	,MR ANSHIN H DESAI,MR DIVYESH SEJPAL,MR PRATIK Y JASANI

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2452	AO/317/2012	5/12/2012	MAFATLAL BECHARDAS PATEL,LEGAL HEIRS OF KANTILAL BECHARDAS PATEL,JOITABEN KANTILAL PATEL,TUSHAR KANTILAL PATEL,KIRAN KANTILAL PATEL	(MR A M VADERA)	GORDHANBHAI BECHARDAS PATEL,SOMABHAI BECHARDAS PATEL	NOTICE SERVED,(MR MAHENDRA K PATEL)
2453	AO/318/2012	8/4/2017	SHAH KIRIT MURJI THROUGH POA ISHAK AMAD JAT,	MR BY MANKAD	MAHESHBHAI LAXMIDAS SHETHIYA,ANIL NANJI BHANUSHALI,ALPABEN JENTILAL NANJI BHANUSHALI	RULE UNSERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2454	AO/319/2012	14/08/2012	M/S AMUL INDUSTRIES PVT LTD,	MR MANAV A MEHTA,MR AKSHAY A VAKIL	KAIRS DIST COOPERATIVE MILK PRODUCERS UNION LTD,GUJARAT CO-OPERATIVE MILK MARKETING FEDERATION LIMITED	NANAVATI ASSOCIATES
2455	AO/320/2012	25/10/2013	YASIN NOORMUHAMAD PATEL,SALIM A PATEL	MR MC BHATT	ZERXES DINSHA AVARI,PARCI ZERXES AVARI,INDIAN OVERSES BANK (THROUGH MANAGER)	NOTICE SERVED BY DS,MR SANJAY A MEHTA
2456	AO/321/2012	6/2/2014	NARESHBHAI CHHAGANBHAI OZA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PATEL JOITABEN VENABHAI,PATEL VIKRAMBHAI HARESHKUMAR,PATEL HEENABEN HARESHBHAI,SABARKANTHA GANDHINAGAR GRAMIN BANK,VADRAD SEVA SAHKARI MANDALI,DENA BANK	NOTICE SERVED BY DS,MR PA JADEJA,MR JIGAR M PATEL
2457	AO/322/2012	11/10/2012	IQBALBHAI M MALIK,		MOHMADSALIM MOHMAD YUNUS SHAIKH,WARIS IQBALBHAI MALIK	NOTICE SERVED,MR MANISH M KAUSHIK
2458	AO/323/2012	2/4/2014	HEMANTBHAI DEVJIBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	BHIKHUBHAI RAMUBHAI,RAMESHBHAI RAMUBHAI,PRAVINBHAI RAMUBHAI,SHASHIKANT RAMUBHAI,JAYESHBHAI RAMUBHAI,PREMILABEN RAMUBHAI,NIRUBEN RAMUBHAI,PADMABEN RAMUBHAI,JERAMBHAI MAVJIBHAI,PITHABHAI KARSHANBHAI,PAMIBEN WD/O PITHABHAI KARSANBHAI VARU,GAURIBEN D/O PITHABHAI KARSHANBHAI VARU WIFE OF BHARATBHAI,REKHABEN D/O PITHABHAI KARSANBHAI,W/O NARESHKUMAR B.ICHUCHHU,SUSHILABEN D/O PITHABHAI KARSANBHAI VARU W/O HIRENKUMAR A.,PARULBEN D/O PITHABHAI KARSANBHAI VARU W/O KESHUBHAI B.,LAXMIBEN D/O PITHABHAI KARSHANBHAI VARU W/O KAMLESHBHAI S.DE,RAJESHBHAI PITHABHAI VARU,BABUBHAI MADHABHAI SAVANI,RAJUBHAI DHARAMSHIBHAI,MAGANBHAI CHELABHAI RABARI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR N P CHAUDHARY,MR TUSHAR CHAUDHARY
2459	AO/324/2012	7/4/2015	RAIBEN D/O SHIVABHAI BECHARBHAI PATEL AND W/O DECD.DAHYABHAI,MAHENDRABHAI DAHYABHAI PATEL	MR NV GANDHI	CHETAN R SHAH,RAJESH KESHAVLAL SHAH,BHARATBHAI NARISINHBHAI,ASHOKBHAI NARISINHBHAI,ARVINDBHAI NARSINHBHAI,JAYESHBHAI NARISINHBHAI,RAJESH BABUBHAI MAKWANA,JITUBAHI RAMANLAL PARIKH THROUGH POA RAJESH B MAKWANA,PRIYAKANT RAMANLAL PARIKH,GIRISHBHAI POPATLAL DANI THROUHG KASHYAPBHAI H CHOKSI,KASHYAPBHAI HASMUKHBHAI CHOKSI,JAGDISHBAHI MANILAL SHAH THROUGH KASHYAPBHAI H CHOKSI,SURBHI JAGDISHBHAI SHAH THROUGH KASHYAPBHAI H CHOKSI,SONAL PRAVIN PATEL,PRAVIN NARAYAN PATEL	NOTICE SERVED,DISMISSED FOR NON PROSECUTION,ABATED,MR JB DASTOOR,MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR
2460	AO/325/2012	4/12/2012	SATWARA JERAM LAKHA HADIYAL (DECD) THROUGH HIRUBEN JERAMBH,RAMESH JERAMBHAI HADIYAL,HANSABEN JERAMBHAI HADIYAL,GAURIBEN JERAMBHAI HADIYAL,GANGABEN JERAMBHA HADIYAL,LALJIBHAI JERAMBHAI HADIYAL,RAMJIBHAI JERAMBHAI HADIYAL,DINESH JERAMBHAI HADIYAL,GODAVARI JERAMBHAI HADIYAL	MR NIRAV C SANGHAVI	ASHOKBHAI RAVJIBHAI PARMAR,GOMTIBEN LAKHABHAI (DECD) THROUGH LEGAL HEIRS,MANILAL RAVJIBHAI PARMAR,DAYABEN RAVJIBHAI PARMAR	

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2461	AO/326/2012	22/10/2013	DASHRATH KACHRABHAI VALAND,AMRUT KACHRABHAI VALAND,PRAVIN KACHRABHAI VALAND,MENABEN WD/O KACHRABHAI MAGANBAHI VALAND,JAYANTIBHAI KESHAVLAL VALAND	MR TATTVAM K PATEL	GANESH HOUSING CORPORATION LTDTHROUGH HARSHAD R SHAH,JAYESH NATWARLAL PATEL,HARESH NATWARLAL PATEL,RAJESH SHANTILAL ADANI,SURSUTA CO-OP HOUSING SOCIETY LTD THROUGH KAUSHAL K SHAH,PARESH PRABHUDAS PANCHAL	NOTICE SERVED BY DS,MR DM SHAH,MS.DILBUR CONTRACTOR
2462	AO/327/2012	23/06/2015	MADHUBEN SASHIKANT MEHTA DAUGHTER LAVJIBHAI BHAVANBHAI MEHTA,	(MR NIRZAR S DESAI)	VRAJLAL LAVJIBHAI MEHTA SON OF LAVJIBHAI BHAVANBHAI MEHTA DECD THRO HEIRS,FALGUNIBEN PRASHANTBHAI SHETHIYA DAUGHTER OF VRAJLAL LAVJIBHAI MEHTA,RUPABEN KALPESHBHAI SANGHAVI DAUGHTER OF VRAJLAL LAVJIBHAI MEHTA,HEMANSHU VRAJALAL MEHTA,JAYSHREEBEN ROHITKUMAR SHAH DAUGHTER OF LAVJIBHAI V MEHTA,SANJAYBAHI KANNAYALAL VORA SON OF LATE MANHARBEN KANNAYAL,SANGEETABEN HARSHADRAI SHAH DAUGHTER OF LATE MANHARBEN K V,CHETNABEN NARENDRAKUMAR PANARADAUGHTER OF LATE MANHARBEN K,MITABEN GIRISHBHAI SHAH DAUGHTER OF LATE MANHARBEN K VORA,YOGESHBAHI JAIMALBHAI PARMAR,MANHARLAL CHUNILAL DESAI HUSBAND OF LATE RAMABEN M DESA,HINABEN PANKAJKUMAR MEGHANI DAUGHTER OF LATE RAMABEN M DES,BHAVIKABEN SANJAYKUMAR SHAH DAUGHTER OF RAMABEN	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
2463	AO/328/2012	3/8/2015	JAYANTIBHAI HIRABHAI VANANI,	MR C B UPADHYAYA	GOVINDBHAI BHIKHABHAI PARMAR,MADHUKANTABABEN HARGOVINDBHAI SHETH,PRAKASH HARGOVINDBHAI SHETH,DHARMENDRA HARGOVINDBHAI SHETH,HARESHBHAI HARGOVINDBHAI SHETH,ARUNABEN HARGOVINDBHAI SHETH,JYOTIBEN HARGOVINDBAHI SHETH,BHAVNABEN HARGOVINDBAHI SHETH	MR MM TIRMIZI,MR MP SHAH,MS. KRUTI M SHAH
2464	AO/329/2012	26/06/2013	SUBHASH NARAYAN CHAUDHARI,	MR DM THAKKAR	SUNILKIMAR RAJENDRASINGH CHAUDHRI,	
2465	AO/330/2012	21/06/2014	SATKEVAL CO-OPERATIVE HOU.SOC.LTD THROUGH MANSUKHBHAI B DATA,THE SECRETARY SATKEVAL CO-OPERATIVE HOU.SCO.,THE TREASURER OF THE SATKEVAL CO-OPERATIVE HOU.SOC.LTD	MR VIRAL M PANDYA	NAGINDAS BHAJANLAL BIHOLA,BHARATBHAI LALUBHAI (DECD) THROUGH WIDOW KAPILABEN BHARAT,JANAKBEN BHARATBHAI,ROHITBHAI BAKULBHAI,DINABEN CHANDUBHAI BHUTABHAI,KANTABEN SHARADCHANDRA (DECD) THROUGH AMRUTLAL SHARDCHANDRA,HISHENDU NAGINDAS BIHOLA,RAMANBHAI BAKULBHAI,DEVENDRA RAVICHAND SHIKARI,JAYSHREE CHANDULAL BHUTABHAI,VIRAMBHAI BAKULBHAI,JAY BHIM PARTNERSHIP FIRM,PARTNER OF JAY BHIM PARTNERSHIP FIRM RAKESHBHAI B PATEL,PARTNER OF JAY BHIM PARTNERSHIP FIRM JAYENDRA PURSHOTTAMDAS	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR SUDHANSHU S PATEL)
2466	AO/331/2012	24/06/2014	ISMAIL SALE MOHMMAD,	MR EE SAIYED,MR SIKANDER SAIYED	SURAJGIRI VALGIRI GOSWAMI,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI
2467	AO/332/2012	27/11/2012	MANMOHANSINH ARJUNSINH RATHOD (MAHECHA),	(MR A J PATEL)	ARJUNSINJI SAMELSINHJI RATHOD (MAHECHA),BHUPENDRASINHJI ARJUNSINHJI RATHOD (MAHECHA),PARMAR AMRUTBHAI RANCHHODBHAI,BHARVAD PUNABHAI POPATBHAI	(MR VM PANCHOLI),BHARGAV KARIA & ASSO

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2468	AO/333/2012	27/11/2012	MANMOHANSINH ARJUNSINH RATHOD (MAHECHA),	(MR A J PATEL)	ARJUNSINHJI SAMELSINHJI RATHOD(MAHECHA),BHUPENDRASINHJI ARJUNSINJI RATHOD (MAHECHA),PATEL MITUL KANTILAL,PANCHAL MITESH VASANTBHAI,BHARVAD HIRABHAI ARJANBHAI,CHAVDA DIXITABEN MUKESHKUMAR	(MR VM PANCHOLI),BHARGAV KARIA & ASSO
2469	AO/334/2012	11/9/2013	M/S KHODIYAR ROLLING MILL THROUGH CHARUBEN B SHAH,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PASCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA
2470	AO/335/2012	5/10/2012	NIKO RESOURCES LTD,	M/S WADIAGHANDY AND CO	GUJARAT STATE PETROLEUM CORPORATION LTD,GUJARAT STATE ENERGY GENERATION LTD	NOTICE SERVED BY DS,MR ASPI M KAPADIA,MR MANAV A MEHTA
2471	AO/336/2012	23/06/2015	INDRAVADAN NANDLAL MEHTA,	(MR UMESH A TRIVEDI)	HITENDRA NANDLAL MEHTA,BHARATBHAI NANDLAL MEHTA (DECD) THROUGH LEGAL HEIRS,YASHASVIBEN BHARATBHAI MEHTA,JAYESH BHARATBHAI MEHTA,RUPAL SAGARKUMAR BHATT,USHABEN ASHVINKUMAR JANI,PRATIBHABEN KANDARPKUMAR PANDYA,MADHUKANTABEN WD/O NANDLAL MULSHANKAR MEHTA (DECD),BHARATBHAI NANDLAL MEHTA,USHABEN ASHVINKUMAR JANI,PRATIBHABEN KANDARKUMAR PANDYA,YASHASVIBEN BHARATBHAI MEHTA,JAYESH BHARATBHAI MEHTA,RUPAL SAGARKUMAR BHATT	,NOTICE SERVED,MR RITURAJ M MEENA,MS. NIYATI K JUTHANI
2472	AO/337/2012	7/7/2015	PRACHI JAYESHBHAI DESAI,HONEY JAYESHBHAI DESAI,YASH JAYESHBHAI DESAI	MR VIMAL M PATEL	TARULATABEN M DESAI WD/O MADHUSUDANBHAI M DESAI,RAJESH H.PATEL,PARUL HARISH PATEL,RITA SUNIL PATEL-DAUGHTER OF TARULATABEN,NAYANABEN WD/O JAYESHBHAI MADHUSUDANBHAI DESAI,DANI SHARES AND STOCKS PVT.LTD.	NOTICE SERVED,NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR S N THAKKAR)
2473	AO/338/2012	30/08/2012	CHANDUBHAI @ AMARSANG BHAYABHAI,	(MR RM PARMAR)	RASIKLAL MANILAL KHERDIYA (DARJI),	
2474	AO/339/2012	30/08/2012	MUNNABHAI HOSALAPRASAD MISHRA,PAPPUBHAI HOSALAPRASAD MISHRA	(MR NS SHETH)	USHABEN RAMKRIPAL PATEL,	
2475	AO/340/2012	18/12/2012	BHARATBHAI UKAJI PRAJAPATI,	RC JANI & ASSOCIATE	MANIBEN PARSHOTTAMBHAI PATEL,	M/S WADIAGHANDY AND CO
2476	AO/341/2012	14/03/2014	RAJENDRAKUMAR BHIKHALAL PATEL,RAMANLAL HARKARJI PANCHAL,NARENDRAKUMAR HAKARJI PANCHAL,ANILKUMAR DASHRATHLAL SHETH	MR SP MAJMUDAR,MR P P MAJMUDAR	VIJAYKUMAR CHANDRAVADAN SUTHAR,DHARMESHKUMAR CHANDRAVADAN SUTHAR,AARTIBEN CHANDRAVADAN SUTHAR,RATILAL MEGHJIBHAI PATEL,SHAILESHKUMAR RAMESHCHANDRA SUTHAR,SUB-REGISTRAR,MAMLATDAR,KALOL NAGARPALIKA (NAGAR SEVA SADAN),DISTRICT DEVELOPMENT OFFICER,DISTRICT COLLECTOR,TOWN PLANNER,STATE OF GUJARAT	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR DHAVAL D VYAS,MR SALIL M THAKORE
2477	AO/342/2012	12/3/2013	RATANSI @ LAKHUBHAI RAJA SENDHANI,	MR MEHUL H RATHOD	KESHAVJI MEGHJI HARIA,	MR BY MANKAD
2478	AO/344/2012	11/6/2014	HEMANGBHAI HARISHCHANDR VASAVDA,	MR NIRAD D BUCH,MR RUTURAJ NANAVATI	BHAGYESHBHAI CHANDRAKANTBHAI VYAS (DECD) THROUGH RASHMIBEN,MUKTABEN PRAGJIBHAI LIMBAD (DECD) THROUGH LEGAL HEIRS,BABUBHAI PRAGJIBHAI LIMBAD,KAPILABEN MANSUKHBAHI SOLANKI,JAYSHRIBEN SHAILESHBHAI JADAV,SHOBHNABEN PRATAPBHAI TANKARIYA,RAMABEN BALUBHAI TANKARIYA	,NOTICE SERVED BY DS,MR ASHISH M DAGLI
2479	AO/345/2012	13/03/2013	NIRMALABEN NARENDRABHAI PATEL,	MR RUTVIJ S OZA	RAMANBHAI NAROTTAMBHAI DESAI,DEEPAKUMAR RAMANBHAI DESAI,MANOJKUMAR RAMANBHAI DESAI,HETALBEN RAMANBHAI DESAI,MINALBEN RAMANBHAI DESAI,AMRISHBHAI VITHALBHAI PATEL	MR MANTHAN K BHATT

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2480	AO/346/2012	17/09/2013	MANIBHAI SHAMALBHIA GOHEL THROUGH POA RAMANBHAI M GOHEL,	MR DJ BHATT	DAYABHAI SDHAMALBHAI GOHEL THROUGH LEGAL HEIRS,SANTABEN WIDOW OF DAYABHAI SAMALBHAI GOHEL,SARDABEN DAUGHTER OF DAYABHAI SHAMALBHAI GOHEL,JASHBHAI DAYABHAI GOHEL,NATUBHAI DAYABHAI GOHEL,RAIJIBHAI DAYABHAI GOHEL,DESAIBHAI DAYABHAI GOHEL,RATILAL SHAMALBHAI GOHEL,PRBHATBHAI SHAMALBHAI GOHEL,GAJARABEN DAUGHTER OF SHAMALBHAI LALLUBHAI GOHEL,ESHABEN DAUGHTER OF SHAMALBHAILALLUBHAI GOHEL,MAHESHBHAI AMBALAL PATEL	,NOTICE SERVED BY DS,MR MRUGEN K PUROHIT
2481	AO/347/2012	16/04/2014	SALIMKHAN JUMMAKHAN PATHAN,	MR NIKUNT K RAVAL	ALTAMSKHAN JUMMAKHAN PATHAN,MEHBOOBKHAN JUMMAKHAN PATHAN,FIROZKHAN JUMMAKHAN PATHAN,MAZHARKHAN JUMMAKHAN PATHAN,RAZIABANU D/O JUMMAKHAN PATHAN	RULE SERVED,(MR VM PANCHOLI),MR MEHUL S SHAH, (MR SURESHM SHAH),MR FEROZ H PATHAN,MR S M SOJATWALA
2482	AO/348/2012	16/04/2014	MAZHARKHAN JUMMAKHAN PATHAN,	(MR VM PANCHOLI),MR FEROZ H PATHAN	ALTAMASKHAN JUMMAKHAN PATHAN,SALIMKHAN JUMMAKHAN PATHAN,MEHBOOBKHAN JUMMAKHAN PATHAN,FIROZKHAN JUMMAKHAN PATHAN,RAZIABANU D/O JUMMAKHAN PATHAN	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR S M SOJATWALA
2483	AO/349/2012	15/10/2013	KARTIK JAYANTIBHAI PANCHAL,DHIRAJLAL NATHABHAI GAJERA,NILESHBHAI GOVINDBHAI DHULARIA	MR DIPEN C SHAH	HARSHANG KUNJBEHARI PANDIT,KRISHNARAJ JASHWANTSINGH CHAUHAN,VATSAL PRAMODRAI SHAH,RAMJI MANDIR TRUST,PRADYUMAN SHIRISH PATEL,ANIL BHODABHAI PATEL POWER OF ATTORNEY HOLDER OF	NOTICE SERVED,MR HARNISH V DARJI
2484	AO/350/2012	22/08/2013	BALWANTRAI MOHANBHAI DESAI,	HL PATEL ADVOCATES	DOLATBHAI MOHANBHAI DESAI,NIKHIL DOLATBHAI DESAI,BHAVIN DOLATBHAI DESAI	MR DHAVAL D VYAS
2485	AO/351/2012	29/01/2013	KANTILAL KESHAVLAL,	MR PINAKIN M RAVAL	SOHAN JAYANTILAL PATEL,SATYAMBAHI RAMABHAI PATEL,RAKESH BABULAL PATEL,JYOTSNABEN BHARATKUMAR PATEL	MR PREMAL R JOSHI
2486	AO/352/2012	29/01/2013	HARIVALLABHDAS TRIBHOVANDAS NIRMAL,	MR PINAKIN M RAVAL	SOHAN JAYANTILAL PATEL,SATYAMBHAI RAMABHAI PATEL,RAKESH BABULAL PATEL,JYOTSNABEN BHARATKUMAR PATEL	MR PREMAL R JOSHI
2487	AO/353/2012	11/9/2012	GHANSHYAMBHAI CHABILDAS RAMCHANDANI,RINABEN GHANSHYAMBHAI RAMCHANDANI	MR NL RAMNANI	SUNIL PAWANKUMAR TALNANI,AHMEDABAD MUNICIPAL CORPORATION	
2488	AO/354/2012	21/02/2013	SHABBIR ALLAUDIN LATHIWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JOHAR HATIMBHAI LOKHANDWALA,SAIFUDINBHAI HATIMBHAI LOKHANDWALA,NURUDDIN HATIMBHAI LOKHANDWALA(DECD)THROUGH LEGAL HEIRS,JENAMBEN NURUDIN LOKHANDWALA,HUJEFABHAI NURUDIN LOKHANDWALA,HUNEDBHAI NURUDIN LOKHANDWALA,MUKARMABHAI NURUDIN LOKHANDWALA,MANAN HATIMBHAI LOKHANDWALA,MUKHYARBHAI KARIMBHAI HIRANI,NEHABEN VIJAYBHAI MEHTA,SANJAYBHAI BHARATBHAI MEHTA,VIJAYBHAI BHARATBAHI MEHTA	,NOTICE SERVED,MR SHAKEEL A QURESHI
2489	AO/355/2012	5/8/2013	JAGDISHBHAI DEVJIBHAI PATEL,	MR NK MAJMUDAR	HARSHIDABEN KIRITBHAI MORZARIA,BIJAL KIRITBHAI MORZARIA,VALLABHBHAI DAHYABHAI PATEL,CHADNUBHAI GOVINDBHAI PATEL,MANIBEN CHANDUBHAI PATEL,MANISHABEN Y PATEL	,MR MEHUL H RATHOD
2490	AO/357/2012	3/4/2013	RUPESHKUMAR HARILAL THAKKAR,	MR TATTVAM K PATEL	GUJARAT INDUSTRIAL CO-OP.BANK LTD THROUGH BRANCH MANAGER,	
2491	AO/358/2012	15/09/2012	SMITABEN SHASHIKANT PADIA,	MR.VISHAL J DAVE	DHANARAMJI BHOLARAMJI MODI,	

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2492	AO/359/2012	17/04/2013	SALIMKHAN B PATHAN,	(MR MB GANDHI),MR CHINMAY M GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	HL PATEL ADVOCATES
2493	AO/360/2012	24/09/2013	RAMANLAL CHUTHALAL SOLANKI,	(MR VM PANCHOLI)	PRATAPBHAI SAVJIBHAI & OTHERS,HINABEN KIRANBHAI TRIVEDI,RAMABEN ANILBHAI CHIKANI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
2494	AO/361/2012	24/09/2013	RAMANLAL CHUTHALAL SOLANKI,	(MR VM PANCHOLI)	BHAGANBHAI RAJABHAI PARMAR,HINABEN KIRANBHAI TRIVEDI,RAMABEN ANILBHAI CHIKANI	RULE SERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
2495	AO/362/2012	9/7/2015	RAMANLAL CHUTHALAL SOLANKI,	MR PARTHIV B SHAH,MR. TIRTHRAJ PANDYA	BHARATBHAI LALJIBHAI SOLANKI,ATULBHAI RAMESHCHANDRA DESAI,RAMABEN ANILBHAI CHIKANI	MR SP MAJMUDAR,MR VIMAL A PUROHIT
2496	AO/363/2012	9/7/2015	RAMANLAL CHUTHALAL SOLANKI,	MR PARTHIV B SHAH,MR. TIRTHRAJ PANDYA	BUDHABHAI HIRABHAI VANIA,ATULBHAI RAMESHCHANDRA DESAI,RAMABEN ANILBHAI CHIKANI	MR SP MAJMUDAR,MR VIMAL A PUROHIT
2497	AO/364/2012	24/09/2013	RAMANLAL CHUTHALAL SOLANKI,	(MR VM PANCHOLI)	DHIRUBHAI TAKHUBHAI SOLANKI,SHYAM ATULBHAI DESAI,RAMABEN ANILBHAI CHIKANI	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
2498	AO/365/2012	24/09/2013	RAMANLAL CHUTHALAL SOLANKI,	(MR VM PANCHOLI)	KALABHAI TAKHUBHAI SOLANKI,SHYAM ATULBHAI DESAI,RAMABEN ANILBHAI CHIKANI	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
2499	AO/366/2012	24/09/2013	RAMANLAL CHUTHALAL SOLANKI,	(MR VM PANCHOLI)	HIMABHAI TAKHUBHAI SOLANKI,SHYAM ATULBHAI DESAI,RAMABEN ANILBHAI CHIKANI	RULE SERVED,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
2500	AO/367/2012	9/7/2015	RAMANLAL CHUTHALAL SOLANKI,	MR PARTHIV B SHAH,MR. TIRTHRAJ PANDYA	GOBERBHAI JIVANBHAI,DHARAMSHIBHAI SOMABHAI,HINABEN KIRANBHAI TRIVEDI,RAMABEN ANILBHAI CHIKANI	UNSERVED EXPIRED (R),MR SP MAJMUDAR,MR VIMAL A PUROHIT
2501	AO/368/2012	9/7/2015	RAMANLAL CHUTHALAL SOLANKI,	MR PARTHIV B SHAH,MR. TIRTHRAJ PANDYA	SAGARBHAI DIPABHAI PARMAR,KANUBHAI DIPABHAI PARMAR,HINABEN KIRANBHAI TRIVEDI,RAMABEN ANILBHAI CHIKANI	MR SP MAJMUDAR,MR VIMAL A PUROHIT
2502	AO/369/2012	24/06/2014	SURESHBHAI RANCHODBHAI PATEL,VISHNUBHAI PUNJABHAI PATEL,KANUBHAI BABALDAS PATEL,PIYUSHBHAI BHARATBHAI PATEL,VIPULBHAI RANCHODBHAI PATEL,JAGDISHBHAI PUNJABHAI PATEL,SANJAYBHAI RANCHODBHAI PATEL	MR AMRISH K PANDYA	BRIJESHBHAI SUKHDEVBHAI PATEL,MAHOTJI SHANKARJI,VIHAJI BHALAJI,MANIBEN BHALAJI,KASHIBEN BHALAJI,CHANCHIBEN WD/O BHALAJI SHANKARJI,POPATJI MOHATJI,PARBATJI MOHATJI,SHAKRIBEN MOHATJI,VIRENDRASINGH SODANSINGH SHARMA,PASABHAI MANGALDAS,RAMESHBHAI MAFABHAI DESAI,RAMESHBHAI JIVRAMBHAI DESAI,DAHYABHAI MANILAL CHAUDHARY	NOTICE NOT RECD BACK,NOTICE SERVED,RULE SERVED,VIRAL K SHAH
2503	AO/370/2012	17/04/2013	PRABHATSINH PRATAPSINH ZALA,	MR AJ YAGNIK	JODHABHAI JAGMALBHAI PARMAR,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2504	AO/371/2012	21/11/2016	NARMADABEN D/O DAHAYABHAI PATEL,PATEL THAKORBHAI DAYABHAI,PATEL PARAGBHAI DAHAYABHAI,PATEL KAMALABEN DAHAYABHAI,PATEL NAGINBAHI DAHAYABHAI	MR NISHITH P THAKKAR	NILESH JENTILAL PATEL,NILESH JESHBHAI PATEL,RAKESHBHAI NAVANITBHAI KHUMAR	MR NASIR SAIYED
2505	AO/372/2012	25/06/2019	HARESHBHAI FULABHAI AMIN,MANDABEN HARESHBHAI AMIN,CHIRAYU HARESHBHAI AMIN,KANUBHAI CHHAGANBHAI AMIN THROUGH P.O.A.HARESHBHAI F AMI	MR JIGAR P RAVAL	SHASHIKANTBHAI NAGARBHAI PATEL,LILABEN SHASHIKANTBHAI PATEL,RAJESHBHAI SHASHIKANTBHAI PATEL,PIYUSHBHAI SHASHIKANTBHAI PATEL	MR DHRUV K DAVE
2506	AO/373/2012	5/8/2013	RAMESHBHAI KARABHAI KHAVA,	MR VH KANARA,(MR VIVEK N MAPARA)	HIRUBEN VIRABHAI SONAGARA,BHIMJIBHAI VIRABHAI SONAGRA,PREMIBEN VIRABHAI SONAGRA,JENTIBHAI VIRABHAI SONAGRA,KANTIBHAI VIRABHAI SONAGRA,GOPALBHAI VIRABHAI SONAGRA,GOPALBHAI LADHABHAI KATESIYA	,MR MEHUL S SHAH,(MR SURESHM SHAH)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2507	AO/375/2012	14/02/2013	SANTRAM CHANDRASHEKHAR SHETH,	MR KUNJAL D PANDYA	YOGENDRA RATILAL PATEL,SHRIDEVI DAMODARDAS DAVE,VISHRUTI SAJIT BAXI,MOHNISH SAJIT BAXI,BHAGWATI GAUTAM KANTHARIA,SHRINAND GAUTAM KANTHARIA,JANAKNANDINI RAMESH MISHRA,NEPTUNE SPIN FAB LIMITED REGISTERED OFFICE AT,SHYAM REALTIES-DEVELOPERS,TEJENDRA ARCADE A UNIT OF SHYAM REALTIES	NOTICE SERVED BY DS,MR CG SHARMA
2508	AO/376/2012	17/07/2013	KIRANBEN ALIAS KERDINA DAVIDBHAI PATEL,	MR MN MEHTA	SHIRISHHBAI NANALAL SHAH,	MS M O NARSINGHANI
2509	AO/377/2012	2/9/2013	DHOBI ASHOKUMAR PRABHUNATH,	MR PRAKASH G PANDYA	VALJIBHAI CHELABHAI SUMESARA,GULLUBEN PRABHUNATH DHOBI	NOTICE SERVED BY DS,MR.D K.PUJ
2510	AO/378/2012	18/03/2013	HIRALAL HUNDRAJ BULCHANDANI,	MR DAXESH T DAVE	HUNDRAJ KOROMAL BULCHANDANI (SINCE DIED ON 05/05/2009),DHANESHKUMAR HUNDRAJ BULCHANDANI,UCO BANK	,MR ANSHIN H DESAI,MR. VN. SEVAK
2511	AO/379/2012	2/7/2013	KRISHNA AGRO PRODUCTS THROUGH BIPINKUMAR LAVJIBHAI,HARESHKUMAR VINODRAI DEVANI,RAMESHCHANDRA CHUNILAL KARIA	THAKKAR AND PAHWA ADVOCATES	SURESHBHAI HARSUKHBHAI SIDDHPURA,	MR TUSHAR L SHETH
2512	AO/380/2012	16/08/2013	MAHMADBHAI MAJIDHBHAI MANSURI,	MR JAPAN V DAVE	KALYANJI UKARJI AGRAWAL,	MR KV SHELAT
2513	AO/381/2012	20/02/2013	KANUBHAI VADILALBHAI PATEL,	MR GAURANG K PATEL,MR.BHARAT PRAJAPATI	HARJIVANBHAI VIRJIBHAI MOKANI,AHMEDABAD MUNICIPAL CORPORATION	M/S RJ RAWAL ASSOC.,(MR RITESH K SONI),MS SHIVYA A DESAI
2514	AO/382/2012	8/2/2013	PRIYAVADAN PANACHAND SHAH,	MR. SAHIL M SHAH	AMRUTBHAI JIVABHAI PATEL,NATWARBAHI JIVABHAI PATEL,SAMUBEN JIVABHAI PATEL	MR MAHESH BHAVSAR
2515	AO/383/2012	3/10/2013	BHARATBHAI BHANJIBHAI KANSAGRA,BHAVNABEN BHARATBHAI KANSAGRA	MR KV SHELAT	LILIBEN BHIKHABHAI SAVALIYA,FALGUNBHAI NARSHIBHAI SAGPARIYA	THAKKAR AND PAHWA ADVOCATES
2516	AO/384/2012	3/4/2014	LILABEN MOTIBHAI BHARWAD,MANUBEN D/O MOTIBHAI ARJANBHAI BHARWAD	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMUBHAI MOTIBHAI BHARWAD,SENDHABHAI MOTIBHAI BHARWAD,KANUBHAI MOTIBHAI BHARWAD,MATAMBHAI MOTIBHAI BHARWAD,GOPALBAHI MOTIBHAI BHARWAD,CHHAGANABHAI MOTIBHAI BHARWAD,BHAGUBHAI MOTIBAHI BHARWAD,MUKESHBHAI MOTIBHAI BHARWAD,MADHU INDUSTRIES THROUGH DIRECTOR,MOHANLAL CHATRABHUJ AGRAWAL,SUSHILKUMAR MOHANLAL AGRAWAL,TUSHARBHAI DOLATBHAI BHRAMBHATT	NOTICE SERVED BY DS,MR IH SYED,MR M R SAIYED,MS ROMA I FIDELIS
2517	AO/385/2012	20/06/2013	NIKUNJ DHIRUBHAI SHAH,	MR AJAY R MEHTA	DR.TEJAS DHIRUBHAI SHAH,JUTIKA KIRANBHAI DESAI,BHAVNABEN PREMODBHAI SHAH	MR VIMAL M PATEL,MR DHAVAL SHAH
2518	AO/386/2012	7/3/2013	ZIAUDDIN AHMED SHAIKH,	MR KASHYAP R JOSHI	MOHMMAD HUSAIN GULAM HUSIAN SHAIKH,	MR PM LAKHANI,MRS R P LAKHANI,MR .B A PATEL,MS. DIMPLE L. JOSHI
2519	AO/387/2012	7/3/2013	ZIAUDDIN AHMED SHAIKH,	MR KASHYAP R JOSHI	MOHMMAD HUSAIN GULAM HUSIAN SHAIKH,	MR PM LAKHANI,MRS R P LAKHANI,MR .B A PATEL,MS. DIMPLE L. JOSHI
2520	AO/388/2012	5/10/2012	M/S ESSAR STEEL INDIA LIMITED,	NANAVATI ASSOCIATES	JAYPRAKASH POWER VENTURES LIMITED,STATE BANK OF INDIA,STATE BANK OF PATIALA	NOTICE SERVED BY DS,MR PRANAV G DESAI,MR ANIP A GANDHI,MR ABHISHEK M MEHTA
2521	AO/389/2012	21/01/2014	BECHARBHAI POONAMBHAI PARMAR,GORDHANBHAI POONAMBHAI PARMAR	MR MITUL K SHELAT	YASINBHAI RAMZANBHAI NAGORI,SAJEDABANU MOHAMMADYAKUB MUNSHI	MR ZUBIN F BHARDA,MR ANSHIN H DESAI
2522	AO/390/2012	5/5/2014	VINAYCHANDRA ANOPCHAND UCHAT,	MS MEGHA JANI	MANJULABEN VINODBHAI SHAH,AVANIBEN ATITBHAI SHAH	MR JIGAR M PATEL
2523	AO/391/2012	27/09/2013	AMRUTBHAI DEVKARANBHAI BHUT,DEVJIBHAI PREMJIBHAI ACHODIYA	(MR KAMAL M SOJITRA)	LABHUBEN RANCHODBHAI,RANCHODBHAI MOHANBHAI	(MR SANDEEP N BHATT)

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2524	AO/392/2012	18/12/2012	PANCHOLI GUNVANTRAY KEHSHAVLAL,PANCHOLI RAJENDRA KESHAVLAL,LEGAL REPRE. OF LATE PANCHOLI HARSHADRAY	MRS NISHA M PARIKH,MR BHUNESH C RUPERA	DALWADI HARKHABHAI JIVANBHAI (DECD) THROUGH LEGAL HEIRS,MANSUKHBHAI HARKHABHAI DALWADI,CHHAGANLAL HARKHABHAI DALWADI,LILIBEN W/O HARKHABHAI JIVANBHAI,TARWADI KARUNASHANKAR @ KAMALASHANKAR REVASHANKAR (DECD),DEVIPRASAD DULERAY TRIVEDI,JAYENDRA KANTILAL TRIVEDI	
2525	AO/393/2012	5/2/2013	SHASTRI SWAMI PREMSWARUPDASAJI,VITHTHALBHAI SHIVARAMBHAI PATEL,RAMESHBHAI NARANDAS PATEL,DHARAMSINH NARANSINHBHAI PATEL,ISHWARBHAI GANGARAMBHAI PATEL,JAYANTIBHAI AMBALAL PATEL	MR DEVDIP BRAHMBHATT	A KRISHNAN,JAGADISH PETHALAJI CHAVADA,MAHESHBHAI KANAJIBHAI SOLANKI	NOTICE SERVED,MR MI MERCHANT
2526	AO/394/2012	3/10/2012	M/S KARANWAL AGENCIES THROUGH NARESHKUMAR JAISWAL,	MR IM PANDYA	M/S NIRMA LIMITED,	
2527	AO/395/2012	12/10/2012	RATIBHAI FAKIRBHAI PATEL,	MR DEVANG J JOSHI	SURENDRASING KOMALSING YADAV,	
2528	AO/397/2012	4/4/2016	DEVKINANDAN BILASRAI SHARMA,MAYADEVI DEVKINANDAN SHARMA	MR AB MUNSHI	JOLLYBEN DIVYANGBHAI PATEL,	MR BHARAT R PANDYA
2529	AO/398/2012	4/4/2016	DEVKINANDAN BILASRAI SHARMA,MAYADEVI DEVKINANDAN SHARMA	MR AB MUNSHI	JOLLYBEN DIVYANGBHAI PATEL,VASUBEN GOVINDBHAI PATEL	MR BHARAT R PANDYA
2530	AO/399/2012	7/11/2012	DILIPSINH GHANSHYAMSINH VALA,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	AMITBHAI NANUBHAI VAVADIYA,NANUBHAI VASHRAMBHAI VAVADIYA,RAJIV VIRENDRAKUMAR GUPTA	NOTICE SERVED BY DS,MR DIVYESH SEJPAL
2531	AO/400/2012	12/12/2012	DEVABHAI POPATBHAI KOLI,	(MS. MONICA B RAJPUT)	NARAYANBHAI RAMBHAI PATEL,RANABHAI NARAYANBHAI	NOTICE SERVED,MR SATYEN B RAWAL
2532	AO/401/2012	30/07/2014	HASMUKHBAHI GANPATBHAI,SHANTABEN GANPATBHAI W/O JIVANBHAI GOPALBHAI,JASHUBEN GANPATBAHI,GANGABEN GANPATBHAI,HARKORBEN GANPATBHAI W/O DAHYABAHI RAMJIBHAI,DHANSUKHBHAI THAKORBHAI,JITENDRA THAKORBHAI,GEETABEN WD/O PRAVINBHAI THAKORBHAI AS NATURAL GUARDIAN AND,PARVATIBEN WD/O PRABHUBHAI RATANJI,SHASHIBHAI PRABHUBHAI,DINESHBHAI PRABHUBHAI,MUKESHBHAI PRABHUBHAI	MRS KETTY A MEHTA,MS ARCHANA R ACHARYA	MITHIBEN WD/O NARANBHAI BHULABHAI,DAHIBEN WD-O KALIDAS NARANBHAI,ARVINDBHAI KALIDAS,CHIMANBHAI KALIDAS,HASMUKHBHAI KALIDAS,PARVATIBEN KALIDAS,DAHIBEN WD/O KALIDAS NARANBHAI,ARVINDBHAI KALIDAS,CHIMANBHAI KALIDAS,HASMUKHBHAI KALIDAS,PARVATIBEN KALIDAS,NATWARBHAI LALLUBHAI,DALSUKHBHAI LALLUBHAI,DHANSUKHBHAI LALLUBHAI,VINODBHAI LALLUBHAI,KISHOREBHAI LALLUBHAI,RANCHHODBHAI NARANBHAI,CHUNILAL RATANJI,ARUNBHAI THAKOREBHAI,CHAITALI ARUNBHAI,BALUBHAI LALABHAI,PRAKASHBHAI BALUBHAI,VANITABEN BALUBHAI,PARVATIBEN BALUBHAI-W-O KISHORBHAI,AMRUTBHAI VITTHALBHAI,UMAKANTBHAI THAKOREBHAI,MANIBEN D/O RATANJI BHULABHAI,JAYANTIBHAI NARANBHAI,CITY PLUS FUN WORLD PVT LTD THROUGH DIRECTOR AJITBHAI JAIN	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),DELETED,(MR DHIRENDRA MEHTA),NANAVATI ASSOCIATES,MR SHAIVANG D MEHTA
2533	AO/402/2012	2/7/2014	RANCHODJI CHINUJI THAKOR,	MR BC DAVE,(MR KUNAL B DAVE)	RAMANBHAI SHANABHAI PATEL,NILESH KHUSHALBHAI PATEL,KASHIBHAI SHANABHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS
2534	AO/403/2012	7/10/2013	MOHANLAL LALCHANDJI BATHIYA,	(MR JT TRIVEDI)	RAMESHBAHI SHIVLAL PANCHAL,DAHYALAL SHIVLAL PANCHAL	MR YM THAKKAR

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2535	AO/404/2012	26/11/2012	GULAM MOHIUDDIN SAIYED MOHMAD (DECD) THROUGH FAKHRUNISHA G M,SALAHUDDIN GULAM MOHIYUDDIN THRO'K S BAROT & J M KADARI,TILATFATEMA SALAHUDDIN THRO'K S BAROT & J M KADARI,VASIM AHMED SALAHUDDIN THRO'K S BAROT & J M KADARI,TASDIK FATEMA VASIM THRO'K S BAROT & J M KADARI,SAIYED MOHMAD VASIM(MINOR) THROUGH PETI.NO.4 & NO.5,KABIR AHEMAD VASIM (MINOR) THROUGH PETI.NO.4 & NO.5,RAFATFATEMA SALAHUDDIN THRO'K S BAROT & J M KADARI,TAMSIL FATEMA (MINOR) THRO'RAFATFATEMA SALAHUDDIN,MUNIL FATEMA (MINOR) THRO'RAFATFATEMA SALAHUDDIN,TANVIR FATEMA HISAMUDDIN THRO' K S BAROT & J M KADARI,UZAMA FATEMA THRO'POA K S BAROT & J M KADAR,MAHMAD ASHFAK THRO'POA K S BAROT & J M KADAR,ARSHAD HISAMUDDIN THRO'POA K S BAROT & J M KADAR,TAJUDDIN GULAM MOHIYUDDIN THRO'POA K S BAROT & J M KADAR,NUDRAT FATEMA THRO'POA K S BAROT & J M KADAR,SHEHJAD AHEMAD THRO'POA K S BAROT & J M KADAR,SHIFAT FATEMA THRO'POA K S BAROT & J M KADAR,RAJIYA FATEMA GULAM MOHIYUDDINTHRO'POA K S BAROT & J M KADAR,MOHMAD MAHIR THRO'POA K S BAROT & J M KADAR,MOHMAD SARIK THRO'POA K S BAROT & J M KADAR	MR AMAR D MITHANI	STATE OF GUJARAT,	
2536	AO/405/2012	4/12/2012	ARVINDBHAI MOHANBHAI PATEL,DAMYANTIBEN MAHENDRAKUMAR PANDYA THROUGH POA ATUL S JARDOSH	MR VAIBHAV A VYAS	CHANCHIBEN BAJIDAS JESANGDASHJI,SANTRAMBHAI KHANCHANDBHAI VERMA,TARUNBHAI SANTRAMBHAI VERMA,GAURAVBHAI SANTRAMBHAI VERMA,MRUNAL SANTRAMBHAI	
2537	AO/406/2012	18/02/2013	HARCHARANSINGH DHHUDHASINGH ARORA,	MR KAPIL K ACHARYA,MR. JM PRAJAPATI	SURJITSINGH DHHUDHASINGH ARORA,	MR KARTIKEY P RAWAL,MR MEHUL S SHAH,(MR SURESHM SHAH)
2538	AO/407/2012	20/02/2013	BHAVNABEN TULSIBHAI CHAVDA,	MR P P KASVALA	KANTAM DEVELOPERS THROUGH DEEPAK K PATEL,KANTAM COOPERATIVE HOUSING SOCIETY LTD THROUGH CHAIRMAN NIRA	MR MAYUR RAJGURU
2539	AO/408/2012	25/09/2013	M/S RUCHI ENTERPRISE THROUGH UTTAMCHAND KESRIMAL JA,KEVALCHAND KESRIMAL JAIN PROP./PARTNER OF M/S RUCHI ENT	MR MB GOHIL,MR DHAVAL V SHAH	M/S ASHISH TEXTILES THROUGH PRAVINBHAI JAYANTILALJ,	MR.KISHORE PRAJAPATI
2540	AO/409/2012	25/09/2013	M/S RUCHI ENTERPRISE THROUGH UTTAMCHAND KESRIMAL JA,KEVALCHAND KESRIMAL JAIN PROP./PARTNER OF M/S RUCHI ENT	MR MB GOHIL,MR DHAVAL V SHAH	M/S ASHISH FABRICS THROUGH MANISHKUMAR NAVALJI SH,	MR.KISHORE PRAJAPATI
2541	AO/410/2012	25/09/2013	M/S RUCHI ENTERPRISE THROUGH UTTAMCHAND KESRIMAL JA,KEVALCHAND KESRIMAL JAIN PROP./PARTNER OF M/S RUCHI ENT	MR MB GOHIL,MR DHAVAL V SHAH	M/S B K TEXTLES THROUGH JAYANTILALJI B SHAH,	MR.KISHORE PRAJAPATI

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2542	AO/411/2012	5/9/2013	ARVINDBHAI BHIMABHAI PATEL,DURGABEN BHIMABHAI PATEL	MR JC VYAS	PATEL PRAVINBHAI PRAHLADBHAI,KANTIJI DHULAJI THAKOR,KUVARJI DHULAJI THAKOR DECD.THRO HEIRS,SUMITRABEN KUVARJI THAKOR,VAISHALIBEN KUVARJI THAKOR,MAHESHJI KUVARJI THAKOR(MINOR),MANIBEN KUVARJI THAKOR (MINOR),RAMIBEN KUVARJI THAKOR (MINOR),BALUBEN DHULAJI THAKOR,TIKABEN DHULAJI THAKOR,KALAJI CHANDUJI THAKOR,RAMAJI KANTIJI THAKOR,BHANUMATIBEN CHINUBHAI,USHABEN AJITKUMAR,SUDHABEN PRAVINCHANDRA,RAGINIBEN RAJENDRABHAI,SHOBHNABEN JAGDISHCHANDRA,PRAVESH DINESHBHAI,NAYAN SHANTILAL,JYOTSNA RAMANLAL,SULOCHANA SURENDRABHAI,SAURABH SURENDRABHAI,JAYKISHAN KHEDUT GANOTIYANI KHETI SAHKARI MANDALI	,NOTICE SERVED BY DS,DELETED,MR MUKESH A PATEL,MR SHITAL R PATEL
2543	AO/412/2012	27/03/2014	DECD. MANIBEN W/O PUNJABHAI P DAHI THRO' HEIRS,MADHUKANTA MANUBHAI MAKWANA,USHABEN VITTHALBHAI MAKWANA,DHARMASHILA JASHWANTLAL GOHEL,BAUDHSHILABEN @ SMITABEN RAMESHBHAI PARMAR	MR SP MAJMUDAR,MR P P MAJMUDAR	THE STATE OF GUJARAT THROUGH DISTRICT COLLECTOR,HITESHKUMAR KESHAVLAL PATTANI	,MR VIJAY H NANGESH
2544	AO/413/2012	15/10/2013	BHAVNABEN KAMLESH DESAI,	(MR AJ SHASTRI)	PRAKASHBHAI BHIKHABHAI PATEL,	NOTICE SERVED BY DS,MR UDAYAN P VYAS
2545	AO/414/2012	19/07/2013	BHOGILAL ISHVARBHAI PATEL,	MR NILESH A PANDYA	CHHAGANBHAI SHANABHAI BARIYA (DECD) THROUGH SAVITABEN WD/O,GANPATBHAI CHHAGANBHAI BARIYA,JASHODABEN CHHAGANBHAI BARIYA,JYOTIBEN CHHAGANBAHI BARIYA	,MR LALJI R MOKARIA
2546	AO/415/2012	6/8/2013	UMESHBHAI PURSOTTAMBHAI PATEL,	MUKESH N UPADHAYAY	ANJANABEN PRAKASHBHAI PATEL,TARAK PRAKASHBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR
2547	AO/416/2012	7/5/2014	SHAKARBHAI DESAIBHAI BIN BHAIJIBHAI PARMAR,RAMANBHAI DESAIBHAI BIN BHAIJIBHAI PARMAR,RAMANBHAI GORDHANBHAI PATEL-DECD.THRO HEIRS,CHANDRAKANTBHAI RAMBHAI PATEL,SASHIKANTBHAI RAMBHAI PATEL	NOTICE NOT RECD BACK,(MR PARESH M DARJI)	FATEHSINH GANDABHAI BIN BHAIJIBHAI PARMAR,MADHUBEN DAUGHTER OF GANDABHAI BHAIJIBHAI PARMAR	MR.HIREN M MODI
2548	AO/417/2012	14/06/2013	TASNEEM SAJIDKHAN PATHAN,	MR SANJAY A MEHTA	SAJIDKHAN ASHIQKHAN PATHAN,	(MR BR GUPTA),MR VIVEK B GUPTA
2549	AO/418/2012	20/03/2013	ASHOK REVATMAL AGRAWAL,	MR HARNISH V DARJI,MR EJAZ M QURESHI	STATE OF GUJARAT,	
2550	AO/419/2012	14/06/2013	TASNEEM SAJIDKHAN PATHAN,	MR SANJAY A MEHTA	SAJIDKHAN ASHIQKHAN PATHAN,	(MR BR GUPTA),MR VIVEK B GUPTA
2551	AO/420/2012	17/11/2016	PATEL BHAGWATIBEN WD/O RAMANBHAI NARSINHBHAI,PATEL JITENDRABHAI RAMANBHAI,PARAGBHAI RAMANBHAI PATEL (PRESENTLY RES.AT AMERICA)	MR UTKARSH R SHARMA	SURENDRABHAI PITHUBHAI CHOUDHARY (RESIDING AT AMERICA),NARSINHBHAI MANGALDAS PATEL (DELETED ON 8/2/2007),AMRUTBHAI NARSINHBHAI PATEL	NOTICE NOT RECD BACK,UNSERVED EXPIRED (R),MR CG SHARMA
2552	AO/421/2012	15/03/2013	BALDEVBHAI VIRBHAMUBHAI DANGAR,	M/S RJ RAWAL ASSOC.,MR VIRENDRA BAHETI,MS SHIVYA A DESAI	JAIPALSINH MAHIPATSINH JADEJA,MAHIPATSINH BHAVUBHA JADEJA,MAHESH SUMANLAL SHETH,BINABEN MAHESH SHETH	NOTICE SERVED,SHAUKAT A SHAIKH,MR VIRAL J DAVE

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2553	AO/422/2012	13/12/2012	RAJESH @ RAJUBHAI LAKHMANBHAI VADHIYA,	MR TUSHAR L SHETH	NARANBHAI JIVABHAI CHANDRAVADIYA,KUNVARBEN JIVABHAI CHANDRAVADIYA,MENSIBHAI JIVABHAI CHANDRAVADIYA,SAVADHIBEN JIVABHAI CHANDRAVADIYA,BHADABHAI JIVABHAI (DECD) THROUGH LEGAL HEIRS,MANIBEN BHADABHAI CHANDRAVADIYA,JITENDRABHAI BHADABHAI CHANDRAVADIYA,ASHOKBHAI BHADABHAI CHANDRAVADIYA,JAYABEN BHADABHAI CHANDRAVADIYA,RAMBHABEN BHADABHAI CHANDRAVADYA,KUVARBEN MENSIBHAI CHANDRAVADIYA,RANIBEN DANABHAI CHANDRAVADIYA	,DECEASED LITIGANT
2554	AO/423/2012	26/08/2013	DHRIRUBHAI BHAVANBHAI,	MR AR THACKER	ATULBHAI BABUBHAI RAIYANI,CHANDULAL MAVJIBHAI RAIYANI,PRAKASHBHAI MAVJIBHAI RAIYANI,JAYANTILAL MAVJIBHAI RAIYANI,JALPABEN JITENDRABHAI RAIYANI,SAVITABEN GAJENDRASINH WADHER,NITABEN SHAILESHBHAI WADHER,ASHOKKUMAR KANTILAL,LALITKUMAR KANTILAL,RAJESH KANTILAL,CHANABHAI BHAVANBHAI (DECD)THROUGH LEGAL HEIRS,BATUKBHAI CHANABHAI MORVADIYA (SON OF DECD),MEGHABHAI CHANABHAI MORVADIYA (SON OF DECD.),RASIKBHAI CHANABHAI MORVADIYA (SON OF DECD.),LILABEN CHANABHAI MORVADIYA (DAUGHTER OF DECD.),MANJUBEN CHANABHAI MORVADIYA (DAUGHTER OF DECD.)	,NOTICE SERVED,MR MRUGEN K PUROHIT,MR VIMAL M PATEL
2555	AO/424/2012	22/01/2013	THAKOR BALDEVJI JAWANJI,THAKOR VINAJI BHUPATAJI,THAKOR REVABEN BHUPATAJI,THAKOR POPATJI BHUPATAJI,THAKOR JAGRUTIBEN BHUPATAJI,THAKOR GOMTIBEN BHUPATAJI	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL AMRUTBHAI NARANDAS,PATEL MAHESHKUMAR MANILAL	(MR VC DESAI),MR BR PARIKH
2556	AO/425/2012	13/12/2012	DILIPBHAI DEVSHIBHAI SOLANKI,	(MR NIRZAR S DESAI)	JYOTIBEN RAJUBHAI RAVAT,	(MR FB BRAHMBHATT)
2557	AO/426/2012	27/01/2015	DEVABHAI LAXMANBHAI RATHOD,DHAYABHAI VIBHABHAI SATIYA	MR SP MAJMUDAR,MR VIMAL A PUROHIT	FAKIRMAMAD ALIMAMAD TURK,RAHEMTULLA YUSUF TURK THROUGH POA ABHA OSMAN TURK	,MS DHARA M SHAH,MR SHIVANG M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2558	AO/427/2012	26/11/2013	SHRI SHRAMIK KAMDAR CO.OP.HOUSING SOCIETY LTD THROUGH GAJRAJ,KISHORBHAI HARGOVINDDAS AJMERA	MR JAYSINH R JADEJA	BHAKABHAI RUDABHAI SOLANKI (DECD) THROUGH LEGAL HEIRS,KALYANBHAI BHAKABHAI SOLANKI,KASHIBEN BHAKABHAI SOLANKI,JIVRAJBHAI BHAKABHAI SOLANKI,SIBABHAI BHAKABHAI SOLANKI,BHIMJIBHAI BHAKABHAI SOLANKI (DECD) THROUGH LEGAL HEIRS,LAXMIBEN BHIMJIBHAI SOLANKI,RASILABEN BHIMJIBHAI SOLANKI,NAYNABEN BHIMJIBHAI SOLANKI,GAGJIBHAI RUDABHAI SOLANKI (DECD) THROUGH LEGAL HEIRS,SHANTUBEN GAGJIBHAI SOLANKI,DHANJILBHAI GAGJIBHAI SOLANKI,PREMJIBHAI GAGJIBHAI SOLANKI,MANJUBEN GAGJIBHAI SOLANKI,RAMABEN GAGJIBHAI SOLANKI,HIRABEN GAGJIBHAI SOLANKI,GANESHBHAI RUDABHAI SOLANKI (DECD),MANIBEN GANESHBHAI SOLANKI,MAGJIBEN GANESHBHAI SOLANKI,BEBIBEN GANESHBHAI SOLANKI,CHHANABHAI GANESHBHAI SOLANKI,BABUBHAI GANESHBHAI SOLANKI,VINUBHAI GANESHBHAI SOLANKI,NATHABHAI GANESHBHAI SOLANKI (DECD) THROUGH LEGAL HEIRS,KASTURBEN NATHABHAI SOLANKI,DHIRUBHAI NATHABHAI SOLANKI,BHIKHUBHAI NATHABHAI SOLANKI,GOPALBHAI NATHABHAI SOLANKI,CHAMPABEN NATHABHAI SOLANKI,LABHUBHAI HARIBHAI SACHPARA,AMARSHIBHAI KALUBHAI GADHIYA	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),DECEASED LITIGANT,MR ANSHIN H DESAI
2559	AO/428/2012	25/07/2016	RAJKUMAR MOTUMAL KUKREJA,	MR PARTHIV B SHAH	MAHAVEER MEMBERS OWNERS ASSOCIATION,ADINATH OWNERS ASSOCIATION THRO'MAHAVEERCHAND K JAIN	MR MJ PARIKH,MS DIMPLE M PARIKH
2560	AO/429/2012	7/10/2013	SWAMINAYARAYAN MANDIR TRUST KARBHARI NATUBHAI SOMABHAI PAT,	(MRS VD NANAVATI)	NUTAN JAYHIND CO.OP.HOUSING SOCIETY LTD,	MR SHITAL R PATEL
2561	AO/430/2012	26/12/2012	HARSHADBHAI RAMESHBHAICHANDRA THAKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	DIVYABEN VISHWASHBHAI PATEL,	MR JIGAR M PATEL
2562	AO/431/2012	17/10/2013	NIRUBEN NARSINHBHAI ITWADA,DEVKORBEN DALPATBHAI ITWADA,DIWALIBEN NARSINHBHAI ITWADA,PARVATIBEN NARSINHBHAI ITWADA	MR GC RAY	THAKORBHAI NARSINHBHAI ITWADA,PRAVINBHAI NARSINHBAHI ITWADA,RAKESHBHAI PUSHKARBHAI JANI	MR TRILOK J PATEL,MR VISHAL C MEHTA
2563	AO/432/2012	11/3/2014	RAJESHBHAI DINESHBAHI LIMBASIYA,	MR NIRAD D BUCH	KIRITBHAI LADHBHAI KOTADIYA,DHARMENDRABHAI JENTILAL ZATAKIYA,BHUPATBHAI BHAYABHAI NARODIYA,GITABEN BHARATBHAI GOL,NIPABEN ROHITBHAI GOL,RITESHBHAI JAGDISHBHAI SETA,HARIBHAI UKABHAI MEGHANI,RAMABEN MOHANBHAI PATEL,SURSINH BAHADOORSINH GOHIL,MANCHHABA SURSINH GOHIL,PARESH KANJIBHAI GHEDIYA,NILESHBHAI ARUNBHAI ANADKAT,NARENDRAKUAMR SOMABHAI SHARMA,VIJAYBHAI KHODABHAI BHATTI,DAMJIBHAI KHIMJIBHAI PATEL,MANISHABEN SURENDRASINH SHAH,JASHUBHAI BISHUBHAI VALA	NOTICE SERVED,NOTICE UNSERVED,MR VIMAL M PATEL
2564	AO/433/2012	30/09/2013	QMAX APPARELS,	MR RH BHANSALI,MR DHAVAL M BAROT	QMAX SYNTHETICS PVT LTD,	MR PRATIK Y JASANI
2565	AO/434/2012	30/09/2013	QMAX APPARELS BADAMIBEN CHAMPAKLAL GOHEL,	MR RH BHANSALI,MR DHAVAL M BAROT	QMAX SYNTHETICS PVT LTD,	MR PRATIK Y JASANI

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2566	AO/435/2012	31/03/2014	MAHESHKUMAR CHANDRAKANT VYAS,VIJAYKUMAR CHANDRAKANT VYAS,CHANDRAKANT CHIMANLAL VYAS	MR KV SHELAT,MR M R SAIYED	MAHESHKUMAR CHHOTALAL VYAS,SHARADBHAI CHHOTABHAI VYAS,DAXABEN CHHOTALAL VYAS,ARVINDBHAI CHHOTALAL VYAS (DECD),SAROJBEN WD/O ARVINDBHAI CHHOTALAL VYAS,CHETANBAHI ARVINDBHAI VYAS,ASHISHBHAI ARVINDBHAI VYAS,GITABEN WD/O JATINKUMAR CHHOTALAL,DHAVAL JATINKUMAR,JALPA JATITKUMAR,GITABEN BHAGWATIPRASAD D/O REVABEN SHAKRABHAI & W/O CHANDRES,KANUBHAI MANGABHAI VYAS,SUNITABEN BACHUBHAI WD/O BACHUBHAI MANGABHAI,MANGUBEN D/O SHAKRAJI,INDRAWADAN CHIMANLAL,RAJU @ RAJENDRA CHIMANLAL,RAJENDRAKUMAR CHANDULAL SON OF KAMLABEN SHAKRAJI MAHAVIRNAGA,RAKESH CHANDULAL SON OF KAMLABEN SHAKRAJI,SATISHKUMAR CHANDULAL SON OF KAMLABEN SHAKRAJI,DHARMENDRA CHANDULAL SON OF KAMLABEN SHAKRAJI,HANSABEN DAUGHTER OF CHANDRAKANT VYAS AND W/O RASHMIKANT,LATABEN DAUGHTER CHANDRAKANT VYAS AND W/O PANKAJKUMAR,USHABEN DAUGHTER OF CHANDRAKANT VYAS AND W/O KAMLESHKUMAR VY,MEENABEN CHANDRAKANT VYAS AND WIFE RAJESHKUMAR MANUKUMAR,PRAKASHBHAI HIRALAL PATEL,PUNABHAI VASHRAMBHAI HADIYA (DECD),SAMJUBEN WIDOW OF PUNABHAI VASHRAMBHAI,RAMESHBHAI PUNABHAI,HARESHBHAI PUNABHAI,BHAVNABEN PUNABHAI,KAILASHBEN PUNABHAI,VILASHBEN PUNABHAI,MAHENDRABHAI CHINUBHAI PATEL,DINESHBHAI KANTILAL PATEL,PUNAMBHAI KANTILAL PATEL,MAFATLAL CHIMANLAL PATEL,DIPAKBHAI KANUBHAI PATEL,TARUNBHAI KANUBHAI PATEL,ARVINDBHAI PARSHOTTAMDAS PATEL,PRAVINBHAI SOMABHAI PATEL,ASHA VISHNUBHAI PATEL,M/S V SQUARE PROJECT	,NOTICE SERVED,NOTICE SERVED BY DS,MR JA ADESHRA,MR PK PANCHOLI,MR MEHUL S SHAH,(MR SURESHM SHAH),MS. P L PRAJAPATI,MR VIVEK V BHAMARE
2567	AO/436/2012	10/10/2013	JIGNESHKUMAR DINESHKUMAR PATEL,VAISHALI DINESHKUMAR PATEL,NEHABEN DINESHKUMAR PATEL,SUNILKUMAR DINESHKUMAR PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	SHREE PATAN LEUVA PATIDAR SAMAJ SEVA MANDAL PATAN,USHABEN DINESHKUMAR PATEL	NOTICE SERVED BY DS,MR DEVANG J JOSHI
2568	AO/437/2012	14/06/2013	JAYSURAJBA COOPERATIVE HOUSING SOCIETY LTD THROUGH YASHWANTS,THE SECRETARY POPATBHAI DOSJIBHAI PANCHAL	MR RAVINDRA SHAH,MRS KANAN R SHAH	GOVINDBHAI ALIAS JIVABHAI RAMJIBHAI PATEL,KANTABEN NATWARBHAI PATEL,SUDHABEN GHANSHYAMBHAI PATEL,MUKESH NATWARBHAI PATEL,RANJANBEN WD/O NARESHBHAI NATUBHAI PATEL,SANNI NARESHBHAI (MINOR) THRO'RANJANBEN N PATEL,JINAL NARESHBHAI (MINOR) THRO'RANJANBEN N PATEL,MADHUBEN RAMJIBHAI PATEL,MANULABEN RAMJIBHAI PATEL,SHAKUNTALABEN RAMJIBHAI PATEL,BIPINBAHI GOPALBHAI GADHVI	NOTICE SERVED,MR PUNAM G GADHVI,(MR VIVEK N MAPARA)
2569	AO/438/2012	8/3/2013	EXECUTIVE ENGINEER (O & M) D G V C L,	MS LILU K BHAYA	M/S ASHOK ORGANICS INDUSTRIES LTD,	SINGHI & CO
2570	AO/439/2012	8/3/2013	EXECUTIVE ENGINEER (O & M) D G V C L,	MS LILU K BHAYA	M/S KADAKIA ALKALIES & CHEMICALS LTD,	SINGHI & CO
2571	AO/440/2012	13/12/2012	KHIMCHAND MULAKCHAND SHAH,	MR CB DASTOOR	JAYESHBHAI DHIRUBHAI GAJERA,RAJESHBHAI DHIRUBHAI GAJERA	MR JAYESH A KOTECHA,MR RT SONGARA

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2572	AO/441/2012	17/06/2015	BALUBHAI MOTIBHAI PATEL (DECD) THROUGH SUSHILABEN WD/O,GITABEN D/O BALUBHAI MOTIBHAI PATEL,MUKESHBHAI BALUBHAI PATEL,DIVYESHBAHI BALUBHAI PATEL,SHAILESHBHAI BALUBHAI PATEL	MR NK MAJMUDAR	GAUTAMBHAI SHARADCHADNRA KADAM,JAYANTIBHAI SHAMALBHAI PATEL,MAHENDRABHAI JAYANTIBHAI SHAH,SURESHBHAI JAYANTIBHAI SHAH,CHINUBHAI @ CHUNILAL JAYANTIBHAI SHAH	,MR SHITAL R PATEL
2573	AO/442/2012	10/10/2013	MANGABHAI JADAVBHAI MAKWANA,	MRS KETTY A MEHTA,MS ARCHANA R ACHARYA	TEKCHAND CHHAGANLAL SHAH,RAVINDRABHAI TEKCHANDBHAI,DINESHBHAI TEKCHANDBHAI,DEVLILAL GEHRILAL SHAH	MR DILIP L KANOJIYA,MR JIGAR M PATEL
2574	AO/443/2012	27/11/2012	BIJALBEN WD/O MAYURBHAI CHAMPAKBHAI PATEL,RISHIL MAYURBHAI (MINOR) THROUGH BIJALBEN M PATEL,MAHIMA MAYURBHAI (MINOR) THROUGH BIJALBEN M PATEL,CHAMPAKBHAI VALLABHBHAI PATEL,ANJANABEN CHAMPAKBHAI PATEL	MS ARCHANA R ACHARYA	BANSILAL CHIMANLAL PROP.OF SARASWATI JARI WIFE,	MR DILIP L KANOJIYA
2575	AO/444/2012	20/12/2012	NITESH SAVAJIBHAI CHAVDA,	(MR BP MUNSHI)	VINODRAI MAGANLAL NADHA,JASVANT MAGANLAL NANDHA,PARESH CHUNILAL BHATHA	,MR RC KAKKAD
2576	AO/445/2012	14/07/2014	JIGNESHBHAI MOHANLAL PARMAR,	MR. YOGENDRA THAKORE	RAJENDRABHAI RAMJIBHAI PALDIYA,	MR ABHAYKUMAR P SHAH
2577	AO/446/2012	8/3/2013	KANUBHAI BHURABHAI PATEL,	MR JITENDRA M PATEL	DAHYABHAI MULJIBHAI PATEL,ISHWARBHAI CHHAGANBHAI PATEL,ASHOKBHAI HIRABHAI PATEL,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,M/S SHREE SWAMINARAYAN MANDIR TEMPLE	NOTICE SERVED,MR DJ CHAUHAN,MR RD DAVE,MR KV SHELAT
2578	AO/447/2012	26/11/2012	VIPULKUMAR K SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RANJITBHAI HARILAL GODA,SHASHIKANT HARILAL GODA (DECD)THROUGH LEGAL HEIRS,SHAKUNTALABEN SHASHIKANT GODA,CHANDRESH SHASHIKANT GODA,JAIMINI SHASHIKANT GODA,DIPTI SHASHIKANT GODA,CHHAYA SHASHIKANT GODA C/O MAYURKUMAR,JASHVANTIBEN HARILAL GODA C/O BALKRASHNA MEHTA,BHANUBEN HARILAL GODA (DECD)THROUGH LEGAL HEIRS,BHARATBHAI KIRTIKUMAR SHAH,SUDHIRBHI KIRTIKUMAR SHAH,KAMLESHBHAI KIRTIKUMAR SHAH,CHETNABEN KIRTIKUMAR SHAH	,DECEASED LITIGANT
2579	AO/448/2012	19/03/2013	SITARAM KALIDAS (DECD) THROUGH JADABEN WIDOW OF SITAR,HARISHCHANDRA SITARAM CHAVDA,KAPILABEN SITARAM CHAVDA,DINUBHAI SITARAM CHAVDA	(MR SK BUKHARI)	DHAVAL DILIPKUMAR PATEL,AMI DHAVAL PATEL,ARUNABEN DILIPKUMAR PATEL,RAJAL KIRANKUMAR PATEL D/O DILIPKUMAR PATEL,GOPALI DAUGHTER OF DILIPKUMAR PATEL,SANDIPBHAI RAJNIBHAI AMIN,HEMANT PRAFULBHAI CONTRACTOR,BHARTIBEN VALLABHBHAI ITALIYA,BHAGWANDAS KALIDAS CHAVLA,GANPATBHAI BHAGWANDAS CHAVDA,NATUBHAI BHAGWANDAS CHAVDA,JAYANTIBHAI BHAGWANDAS CHAVDA,RAMANBHAI RAMABHAI CHAVDA,CHANCHALBEN DAUGHTER OF KALIDAS CHAVDA,MANIBEN DAUGHTER OF KALIDAS CHAVDA	
2580	AO/449/2012	10/6/2014	SARDABEN GAUTTAMBHAI PATEL,RAJNIKANT GAUTTAMBHAI PATEL,GHANSHYAM @ DEVENDRABAHI DHAYABAHI PATEL,PALLAV GHANSHYAMBHAI PATEL,LOVE GHANSHYAMBHAI PATEL	MR SK PATEL	HARESH KANNAIYALAL MAJETHIYA,RAJESHKUMAR BALUBHAI PATEL,URMILABEN RAMJIBHAI PARMAR WIFE OF JAYANTILAL JADAV	NOTICE UNSERVED,RULE SERVED,MR VIMAL M PATEL
2581	AO/450/2012	30/11/2013	VIMAL HARIPRASAD PATEL,	MR TATTVAM K PATEL	KANUBHAI SHANKERBHAI PATEL,BHIKHABHAI SHANKERBHAI PATEL	(MR MB GANDHI),MR RAMESH A DAVE,MR CHINMAY M GANDHI
2582	AO/451/2012	8/8/2013	NEW BHARAT SUGAR CANDY WORKS ON BEHALF PITAMBER RAMCHAND VA,	MS.P J.JOSHI	NARENDRABHAI BHAHCHAND JAYSINDHANI,	MS.DILBUR CONTRACTOR

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2583	AO/452/2012	31/03/2014	ANITA SHRUTIKANT DUTTA,	MR JF MEHTA	LAXMAN RATAJI,KANAJI BALAJI,HIRABEN WIDOW OF BHALAJI RAVAJI,RAKESHJI MOHANJI,KALYANJI NAGAJIBHAI RABARI,AMRUTBHAI JETHABHAI RABARI,NANDLAL MUNANILAL GUPTA,RAVINDRASING DURBEENSING DELETED,CHARANJITKAUR GAJENDRASING,KAMLESHBHAI PRAHLADBHAI MODI,PARESHABEN KAMLESHBHAI MODI,SEJAL RAJIV MEHTA,RUPAL RONAK MEHTA,HIRAL CHIRAG MEHTA,SHAILESHBHAI KALUBHAI VEKARIA,DHANRAJ CHNADRAKANT PATEL,REKHABEN JAYESHBHAI DOBARIA,DEEPAKKUMAR JADAVBHAI VEKARIA	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),DELETED,MR SAURABH G AMIN
2584	AO/453/2012	11/3/2014	KIRITBAHI LADHBHAI KOTADIA,DHARMENDRABHAI JENTILAL ZATAKIA,BHUPATBHAI BHAYABHAI NARODIYA,GITABEN BHARATBHAI GOL,NIPABEN ROHITBHAI GOL,RITESHBHAI JAGDISHBHAI SETA,HARIBHAI UKABHAI MEGHANI,RAMABEN MOHANBHAI PATEL,SURSINH BAHADURSINH GOHIL,MANCHABA SURSINH GOHIL,PARESH KANJIBHAI GHEDIA,NILESHBHAI ARUNBHAI ANADKAT,NARENDRAKUMAR SOMABHAI SHAMI	MR VIMAL M PATEL	VIJAYBHAI KHODABHAI BHATTI,DAMJIBHAI KHIMJIBHAI PATEL,RAJESHBHAI DINESHBHAI LIMBASIYA,MANISHABEN SURENDRABHAI SHAH,JASUBHAI BISHUBHAI VALA	NOTICE SERVED BY DS,MR NIRAD D BUCH,(MS. MONICA B RAJPUT)
2585	AO/454/2012	18/09/2013	NANDUBEN W/O AMRATBHAI VALLABHBHAI PARMAR,BHARTIBEN D/O AMRATBHAI VALLABHAI PARMAR,ILABEN D/O AMRATBHAI VALLABHBHAI PARMAR,REKHABEN D/O AMRATBHAI VALLABHAI PARMAR,DHANUBEN D/O AMRATBHAI VALLABHBHAI PARMAR,MINAXI D/O AMRATBHAI VALLABHBHAI PARMAR,VINITABEN D/O AMRATBHIA VALLABHBHAI PARMAR,VIJAYBHAI AMRATBHAI,RAMIBEN W/O THAKORBHAI VALLABHBHAI PARMAR,UMABEN D/O THAKORBHAI VALLABHBHAI PARMAR,ASHOKBHAI THAKORBHAI,DIPAKBHAI THAKORBHAI	MR DHIRAJ M PATEL	JASHUBEN W/O DHAYABHAI GALALBHAI,SUNILKUMAR HARISHCHANDRA SHARMA,SANDIPKUMAR RAMESHCHANDRA SHARMA	MR MJ MEHTA
2586	AO/456/2012	8/8/2014	VIMLABEN WD/O KANUBHAI TRIBHOVANBAHI PATEL,	MR ARPIT A KAPADIA	BHAILALBHAI BALUBHAI PATEL,DINESHBHAI BALUBHAI PATEL,GIRISHBHAI SUNDARLAL SHAH,AMIN GIRISHBHAI SHAH,GIRISHCHANDRA JAYANTILAL PATEL,RAGHAVBHAI RATANSIBHAI PRAJAPATI,SANAJAYKUMAR NAGINDAS SHAH	MR.D K.PUJ,MR TATTVAM K PATEL
2587	AO/457/2012	17/04/2014	MOHAMMED SALIM MOHEMMED YUNUS SHAIKH,	MR KV SHELAT	KUMUDCHANDRA KESHAVLAL PATEL,	MR NV GANDHI
2588	AO/458/2012	31/03/2016	GHANSHYAMBHAI RAVJIBHAI PATEL,	MR AMIT V THAKKAR	DECD.CHHAGANBHAI MANUBHAI,BALWANTBHAI CHHAGANBHAI,PRAKASHBHAI CHHAGANBHAI,PRATHMESH FARMS PVT LTD,VIKRAM FARMAS PVT LTD,REMURY FARMS PVT LTD,DASHRATH FARMS PVT LTD,MAUNANG FARMS PVT LTD,KINESH FARMS PVT LTD,BHOJISAN INFRRASTRUCTURE PVT LTD,PRAMTHESH INVESTMENT PVT LTD,RAMURY INVESTMENT PVT LTD,NASHALVISH INVESTMENT PVT LTD,DASHRATH INVESTMENT PVT LTD,SUDAMA INVESTMENT PVT LTD,SHANTI FARMS PVT LTD,SEJAL FARMS PVT LTD,SHAILIMAR FARMS PVT LTD,KANTILAL NAGJIBHAI ZALAVADIA,KANTIBHAI NANJIBHAI SAVALIYA,DIMPESH SOMCHAND SAVLA,PANKAJBHAI HATHIBHAI PATEL	NOTICE SERVED BY DS,DECEASED LITIGANT,MR MRUGEN K PUROHIT,MR AB MUNSHI
2589	AO/459/2012	19/02/2013	VINAYKUMAR MAGANBHAI PATEL,PUSHPABEN ALIAS KIKIBEN D/O MAGANBHAI LALLUBHAI PATEL W/O NA	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	SUSHILABEN D/O MAGANBHAI LALLUBHAI PATEL W/O RAMESHCHANDRA,	VIRAL K SHAH,DR. SHAILESH R. PATEL

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2590	AO/460/2012	3/4/2013	KAUSHIK JAYANTILAL MEHTA,	MR PS PATEL	DAHYABHAI SHANKERBHAI (DECD) THROUGH LEGAL HEIRS,HARKHUBEN DAHYABHAI,RAMILABEN DAHYABHAI,MEENABEN DAHYABHAI,SA.DINESHBHAI DAHYABHAI (DECD)THROUGH LEGAL HEIRS,RANJANBEN WD/O DINESHBHAI,PRINCE DINESHBHAI DAHYABHAI'S THROUGH RANJANBEN WD/O DINESHB,MAFABHAI SHANKERBHAI,POWER & INSTRUMENTATION THROUGH DAMODER PADMANATHAM,M.PADMAVATI PILLAI,PADMARAJA P PILLAI	,RULE SERVED,MR RJ GOSWAMI
2591	AO/461/2012	3/4/2013	KAUSHIK JAYANTILAL MEHTA,	MR PS PATEL	DAHYABHAI SHANKERBHAI (DECD) THROUGH LEGAL HEIRS,HARKHUBEN DAHYABHAI,RAMILABEN DAHYABHAI,MEENABEN DAHYABHAI,SA.DINESHBHAI DAHYABHAI,RANJANBEN WD/O DINESHBHAI,PRINCE DINESHBHAI DAHYABHAI'S (MIONOR)THROUGH RANJANBEN WD/O,MAFABHAI SHANKERBHAI,POWER & INSTRUMENTATION THROUGH DAMODER PADMANATHAM PI,PADMAVATI PILLAI,PADMARAJA P PILLAI	,RULE NOT RECD BACK,RULE SERVED
2592	AO/462/2012	16/10/2014	RAJENDRA MANUBHAI NAIK,	MR AB MUNSHI	MAHYUDDIN RAHIMBEG MIRZA (DECD)THROUGH IMTIYAZ MAHYUDDIN MIR,HANIF MAHYUDDIN MIRZA,ABDUL RAHIM MAHYUDDIN MIRZA	MR SP MAJMUDAR,MR P P MAJMUDAR
2593	AO/464/2012	16/09/2013	HARSH NARENDRABHAI PATEL,HELI NARENDRABHAI PATEL	MR KEYUR A VYAS	PATEL RAMUBHAI AMBALAL,PATEL CHIRAG RAMUBHAI,PATEL BHAVNABEN D/O RAMUBHAI AMBALAL,PATEL DAXABEN D/O RAMUBHAI PATEL,VASANI BATRUKBHAI AMBALAL,KAKDIYA KANTABEN RAVJIBHAI,KAKDIYA RAMJIBHAI MANJIBHAI,POSHIYA ASHOKBHAI JIVABHAI,HIRPARA RAMESHBHAI POPATBHAI,PATEL BHIKHABHAI HIRABHAI,DABHI POPATBHAI PITAMBERDAS,PATEL PANKAJBHAI JETHABHAI,PATEL ABHISHEK BHIKHABHAI,PATEL BHARATBHAI BALDEVBHAI,CHAUDHARI AJITBHAI SHANKERBHAI,PATEL ANILBHAI NARANBHAI,PATEL AMRTUBHAI HARGOVANDAS,M/S SELIYANT BILDCON THROUGH PARTNER	NOTICE SERVED,NOTICE SERVED BY DS,MR BHARAT JANI
2594	AO/465/2012	8/8/2013	SEJALBEN JITENDRAKUMAR BHAGAT-PATEL,	MS MANISHA LAVKUMAR	JITENDRAKUMAR BABUBHAI BHAGAT-PATEL,	MR BHARGAV HASURKAR
2595	AO/466/2012	11/6/2014	AQUAFIL POLYMESR COMPANY PRIVATE LIMITED,	MR MITUL K SHELAT	SHYAM STEEL INDUSTRIES LIMITED,STATE BANK OF INDIA THROUGH BRANCH MANAGER	RULE SERVED,A & M & S SHROFF CO.
2596	AO/467/2012	14/12/2012	PRITYBEN DEEPAKBHAI PUROHIT,	MR KC TRIVEDI,MR RIDDHESH TRIVEDI	GUJARAT HOUSING BOARD,	
2597	AO/468/2012	22/09/2014	MUKESHBHAI SHANKERBHAI BHARDIWALA FOR HIMSELF AND AS PROPRIE,	MR SP MAJMUDAR,MR VIMAL A PUROHIT	SHANKERBHAI HARIBHAI BHARDIWALA,INDUBEN SHANKERBHAI BHARDIWALA,JANAKBHAI @ JAYDEVBHAISHANKERBHAI BHARDIWALA	MR MANAN A SHAH
2598	AO/469/2012	9/11/2012	VAGHJIBHAI KHODABHAI THAKOR,VELAJI KHODAJI THAKOR,MINABEN KHODAJI THAKOR,ISHABEN KHODAJI THAKOR,SURYABEN FULAJI THAKOR,JADIBEN WIFE OF KHODAJI SOMAJITHAKOR	MR MEHUL S SHAH,(MR SURESHM SHAH)	NIKITABEN POPATBHAI PATEL,ARVINDBHAI JETHALALSHAH,GIRISHKUMAR CHANDUBHAI SHAH,YOGESHKUMAR CHANDUBHAI SHAH,ASHWINKUMAR CHANDUBHAI SHAH,PUSHPABEN CHANDUBHAI SHAH,KHODAJI SOMAJI THAKOR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2599	AO/470/2012	10/10/2013	MANGABHAI JADAVBHAI MAKWANA,	MRS KETTY A MEHTA,MS ARCHANA R ACHARYA	TEKCHAND CHHAGANLAL SHAH,CHUNILAL CHHAGANLAL SHAH,LALCHAND CHHAGANLAL SHAH,VENICHAND CHHAGANLAL SHAH,NANIBEN WD/O CHHAGANLAL BHERULAL SHAH,RATANDEVI CHHAGANLAL SHAH,RAMBHABEN CHHAGANLAL SHAH,DEVLILAL GEHRILAL SHAH	,MR DILIP L KANOJIYA,MR JIGAR M PATEL
2600	AO/472/2012	18/03/2013	M/S J V CORPORATION,VIJAY MANSUKHLAL PATEL,JATIN MANSUKHBHAI BHAKT,MANOJ SOHANLAL AGARWAL	(MRS VD NANAVATI)	KUSUMBEN D/O RAGHUBHAI ZAVERBHAI PATEL,USHABEN D/O RAGHUBHAI ZAVERBHAI PATEL,PANNABEN D/O RAGHUBHAI ZAVERBHAI PATEL,RAJESHBHAI RAGHUBHAI PATEL,BHARATBHAI RAGHUBHAI PATEL (DECD) THROUGH LEGAL HEIRS,MEENABEN WIDOW OF BHARATBHAI RAGHUBHAI PATEL,HIRALBEN D/O BHARATBHAI RAGHUBHAI PATEL,NISARGBHAI BHARATBHAI PATEL,DEVANSIBEN D/O BHARATBHAI RAGHUBHAI PATEL (MINOR) THROUGH ME	,MR KUNAL S SHAH,MR IMAMALI K SAIYED
2601	AO/473/2012	8/1/2013	PARSHOTTAMBHAI HARKHABHAI CHAUHAN,BABUBHAI DHANJIBAHI CHAUHAN,ALJIBHAI RANCHOODBHAI CHAUHAN,BABUBHAI MOTIBHAI CHAUHAN,TRIBHOVANBHAI JETHABHAI CHAUHAN,UMEDBHAI DAHYABHAI CHAUHAN,RAMESHBHAI MANGABHAI CHAUHAN	MR ANIL C THAKORE	GUJARAT RAJYA PANCHAYAT VARG GRAM VIKAS PARISHAD,MANSUKHBHAI K VANIA (COMMITTEE MEMBER),NARANBHAI D PRAJAPATI,KARTIKBHAI MOHANBHAI CHAUHAN,KALUBHAI MAFABHAI CHAUHAN,SURESHBHAI MANGABHAI CHAUHAN,VIJAYKUMAR KANTIBHAI CHAUHAN,KETANKUMAR ARUNBHAI CHAUHAN	
2602	AO/474/2012	21/10/2013	RANCHHODLAL MOHANLAL PANCHAL (DECD)THROUGH ARUNABEN HASMUKH,BHAVANABEN BHASKARBHAI PANCHAL,HEMABEN JAYESHBHAI PANCHAL	MR JR SHAH	KANAIYALAL MOHANLAL PANCHAL (DECD)THROUGH LEGAL HEIRS,SANDHYABEN WD/O KANAIYALAL MOHANLAL PANCHAL,ANUPAMABEN D/O KANAIYALAL MOHANLAL PANCHAL,SEJALBEN D/O KANAIYALAL,DEVANGINIBEN D/O KANAIYALAL MOHANLAL PANCHAL,SHOBHANABEN NARENDRAKUMAR PANCHAL,KASHMIRABEN	,NOTICE SERVED,MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT,MILAN R MARUTI
2603	AO/475/2012	3/12/2012	SURYANATH HEERALLA CHAURASIYA,	MR BP GUPTA	PRADIPBHAI MANSUKHBHAI CHUNARA,DINESHBHAI MANSUKHBHAI CHUNARA,BADEMIYA HUSSAINMIYA SAIYYAD,KARTARSINGH SARDAR,RAJENDRABHAI K PATEL,CHATURBHAI PROPRIETOR OF KARNAVATI CONSTR	,MR NEHAL R JOSHI,MR KAUSHIK S ACHARYA
2604	AO/476/2012	19/08/2013	VIJAYKUMAR BABALDAS BAROT,JYOTSNABEN VITTHALBHAI PARMAR	MR BHUNESH C RUPERA	RAMANBHAI PURSHOTTAMBHAI PATEL,NANJIBHAI JOITARAM PATEL	MR TEJAS P SATTA
2605	AO/477/2012	7/12/2012	BIHARIBHAI MOHANBHAI PATEL,	MR MD CHAUHAN	KASHIBEN WIDOW OF MANGALBHAI MAHIJIBHAI,SURAJBEN WIDOW OF MOHANBHAI MANGALBHAI,DAYABHAI MANGALBHAI SOLANKI,JASUBHAI DAYABHAI SOLANKI,ARVINDBHAI DAYABHAI SOLANKI,RATILAL DAYABHAI SOLANKI,AMARSINH MOHANBHAI SOLANKI,SHAMADBHAI MOHANBHAI SOLANKI,RAMANBHAI MANGALBHAI SOLANKI,MANHARBHAI RAMANBHAI SOLANKI,KANUBHAI RAMANBHAI SOLANKI,THAKORBHAI MANGALBHAI SOLANKI,VITTHALBHAI MANGALBHAI SOLANKI,SHRIMATI PARULBEN DIVYESHKUMARSHAH,SANJAYKUMAR VASTUPAL SHAH,MANISHKUMAR VASTUPAL SHAH	
2606	AO/478/2012	28/03/2013	KAKOTI ENGINEERING WORKS, THRO'SIGNATORY,	VIRAL K SHAH	SHIV VANI OIL & GAS EXPLORATION SERVICES LIMITED,OIL & NATURAL GAS COMMISSION	MR AJAY R MEHTA,MR VIJAY M SHUKLA

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2607	AO/479/2012	29/11/2012	AMBALAL SARABHAI ENTERPRISES LIMITED,KARTIKEYA V SARABHAI	MS MEGHA JANI	NEPTUNE INFRASTRUCTURE PVT LTD,	MS VIDHI J BHATT
2608	AO/480/2012	30/11/2012	RATILAL BHANJI HARIYA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NAVIN KANTILAL JOSHI,	
2609	AO/482/2012	19/07/2013	KALPESHBHAI BHIKHABHAI PATEL,	MR KB PANERI	SAROJBEN WD/O OF KANUBHAI POPATLAL PATEL,JASHMIN KANUBHAI PATEL,GOVINDBHAI POPATBHAI PATEL,MANEKBEN (MANIBEN) POPATBHAI PATEL,ANANDIBEN POPATBHAI PATEL,BHARATKUMAR POPATBHAI PATEL	NOTICE SERVED
2610	AO/483/2012	10/10/2013	BILALBHAI HAJIHABIBBHAI,RAJAKBHAI HAJI HABIBBHAI,KARIMBHAI HAJI HABIBBHAI	(MR KAMLESH B MEHTA)	HAJIHABIBBHAI HAJIGAFURBHAI,NASIRNBANU HAJIHABIBBHAI,THE CITY SURVEY SUPERINTENDENT,	GOVERNMENT PLEADER,MR VISHWAS S DAVE
2611	AO/484/2012	20/02/2013	KISHANRAO RAMCHANDRA DEVKAR,	MR KV SHELAT	JEEVAN SHANKAR JADHAV PERSONALLY &POA OF SURESCHANDRA JADHAV,SATYAVAN VASANTRAO JADHAV	NOTICE SERVED BY DS,MR VIRAT G POPAT
2612	AO/485/2012	11/1/2013	E-MEDIA ADCOM PRIVATE LIMITED,RENUKABEN ASHWINKUMAR GAMBHIR DIRECTOR	MR. TIRTHRAJ PANDYA	MONALI RAHIN SHAH,RAHIN KAMLESHBHAI SHAH,RETECH INFOSYS	
2613	AO/486/2012	31/01/2013	ANJALIBEN KISHOREBHAI PATEL,NISHBEN BHOGILAL PATEL	MR ASHISH H SHAH	RAJUBHAI KHIMJI @ KHIMA HAJA HARIJAN VAGHELA,VALIBEN KHIMJI @ KHIMA HAJA HARIJAN VAGHELA,MEGHA KHIMJI @ KHIMA HAJA HARIJAN VAGHELA,DEVABHAI KHIMJI @ KHIMA HAJA HARIJAN VAGHELA,JADEJA MAHENDRASINH HETUBHAI,GOVERNMENT OF GUJARAT THROUGH COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,TALATI,LALJI DAHYABHAI SORATIYA MEHSURANI,MANAGER	
2614	AO/487/2012	1/10/2018	HANSABA BAHADURSINH JADEJA,	MR TULSHI R SAVANI	BHUPENDRASINH JAYPALSINH JADEJA,LAXMIKUMARIBA JAYPALSINH JADEJA,RANVIRSINH ANIRUDHSINH JADEJA	MR ANSHIN H DESAI,MR SP MAJMUDAR,MR SHAKTI S JADEJA
2615	AO/489/2012	18/07/2013	KALPESHBHAI BHIKHABHAI PATEL,	MR KB PANERI	SAVITABEN WD/O SUKHLAL LAVJIBHAI,LAXMIBEN SUKHLAL,DHARMESHBHAI SUKHLAL,MAHESHBHAI SUKHLAL,MOHANBHARTI RAMBHARTI GOSWAMI	
2616	AO/490/2012	11/6/2014	SHARDABEN WIDOW OF BIPINBHAI MANIBHAI PATEL,	MR BS PATEL	THAKORBHAI ASHABHAI PATEL,SURESHBHAI BHIKHABHAI THAKKAR	MR MRUGEN K PUROHIT,MR.HEMANG H PARIKH,MR RASESH H PARIKH
2617	AO/491/2012	28/03/2014	PRABHUDAS BABULAL PRAJAPATI,HIRABEN PRABHUDAS PRAJAPATI,HITESHBHAI PRABHUDAS PRAJAPATI,ASHISHBHAI PRABHUDAS PRAJAPATI,JIVUBA RATANSANG ZALA ALIAS JAISHRIBA M VAGHELA,RAMJIBHAI KANJIBHAI PRAJAPATI THRO'POA PRABHUDAS B PRAJAPATI	MR PS CHAMPANERI	SUPER COAL MANUFACTURERS PVT LTD,SEVANTIKUMAR BHAVANJI SHAH,MULCHAND NANJI SHAH	MR RAVI J PATEL,MR ADITYA B MEHTA,MR ASUTOSH M DESAI
2618	AO/492/2012	20/06/2014	JAYSHIVSINH RUDRADATSINH VAGHELA,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,THE SECRETARY,DISTRICT COLLECTOR,PRANT OFFICER & ASSIST. COLLECTOR DHOLKA,THE MAMLATDAR,ANAND AGRICULTURE UNIVERSITY THROUGH THE VICE CHANCELLOR,TATA MOTORS THROUGH MANAGING DIRECTOR AND	GOVERNMENT PLEADER,SINGHI & CO

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2619	AO/493/2012	26/06/2013	JIVANJI AATAJI THAKORE,BABUJI AATAJI THAKORE,BALDEVJI AATAJI THAKORE,TAKHIBEN WD/O RAMAJI AATAJI THAKORE,NIMESH RAMAJI THAKORE,UMESH RAMAJI THAKORE,JASIBEN AATAJI THAKORE,MANEKBEN AATAJI THAKORE,CHANDUJI ABHAJI THAKORE,BACHUJI ABHAJI THAKORE,SHANTIBEN WD/O ISHAJI @ ISHWARJI ABHAJI,NARESHJI ISHAJI @ ISHWARJI THAKORE,VIMLABEN D/O ISHAJI @ ISHWARJI THAKORE,USHABEN WD/O ISHAJI @ ISHWARJI THAKORE,MANUJI ISHAJI @ ISHWARJI THAKORE,SARLABEN D/O ISHAJI @ ISHWARJITHAKORE,RAMANJI ABHAJI THAKORE,HARKHABEN RAMAJI THAKORE,SAKRIBEN AATAJI THAKORE (DECD),JIVANJI AATAJI THAKORE,BABUJI AATAJI THAKORE,BALDEVJI AATAJI THAKORE,TAKHIBEN WD/O RAMAJI AATAJI THAKORE,NIMESH RAMAJI THAKORE,UMESH RAMAJI THAKORE,JASIBEN AATAJI THAKORE,MANEKBEN AATAJI THAKORE,HARKHABEN RAMAJI THAKORE	MR VIMAL A PUROHIT	KHODAJI GALAJI THAKORE,KAMLABEN KHODAJI THAKORE,NANDIBEN KHODAJI GALAJI THAKORE,BABIBEN KHODAJI GALAJI THAKORE,PRABHATJI KHODAJI GALAJI THAKORE,BHIKHIBEN PRABHATJI THAKORE,VISHAAL PRABHATJI THAKORE (MINOR)THRO'PRABHATJI THAKORE,NILESH PRABHATJI THAKORE (MINOR)THRO'PRABHATJI THAKORE,PRAVATJI KHODAJI THAKORE,PRIYANSI PARVATJI THAKOR (MINOR)THRO'PRAVATI THAKORE,HETALBEN PARVATJI THAKORE,REKHABEN KHODAJI THAKORE,DAKSHABEN KHODAJI THAKORE,KIRAN DASHRATHBHAI PATEL,HIREN DILIPBHAI TRIVEDI C/O KIRAN DASHRATHBHAI PATEL	,MS TRUSHA K PATEL
2620	AO/494/2012	24/06/2013	KAMLESH PURSHOTTAM PATIL,	MR ANIL C THAKORE	BHARATBHAI GOVINDBHAI JANI,COMMISSIONER MUNICIPAL CORPORATION,GUJARAT HOUSING BOARD	MS SONAL D VYAS,MRS KALPANA K RAVAL,MR GOPAL M PANDYA,MR VIRAL K SALOT
2621	AO/495/2012	21/12/2012	INDIAN OIL CORPORATIN LTD,	(MRS MAUNA M BHATT)	RAGHVEDRASINHJI CHANDRAJITSINHJI GOHIL L.R.OF DALJITSINHJI,SHAILENDRASINHJI CHANDRAJITSINHJI GOHIL L.R.OF DALJITSINHJI,SATYAJITSINHJI NARENDRASINHJI L.R.OF DALJITSINHJI V GOHIL,KARTIKSINH LOKENDRASINHJI GOHIL L.R.OF DALJITSINHJI V GOHIL,DEVENDRASINHJI CHATRASINH VAGHELA,BINABA SAMIRSINH VAGHELA,GAJENDRA HARISINH JADEJA,HARSHYAM ASHOKSINH ZALA	,MS MANISHA LAVKUMAR
2622	AO/496/2012	5/9/2013	VIPINKUMAR CHANDUBHAI PATEL,	MR CHIRAG B PATEL	ARUNABEN SHANABHAI NAI,	MS KIRAN D PANDEY,MS.RENU R.SINGH
2623	AO/497/2012	13/12/2012	SURESH MAGANLAL CHAUDHARI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	RAMDHANI RAMKISHOR CHORASIYA,	
2624	AO/498/2012	5/9/2013	AASHABEN MOHANSINGH RAJPUT,	MR YOGEN N PANDYA	VITTHALBHAI BHIKHABHAI PAREKH,	MR BHARAT JANI
2625	AO/499/2012	2/9/2014	SHAILESHKUMAR ARVINDBHAI PATEL,JAGDISHSINH TAKHUBHA JADEJA	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	GANGABEN GOVINDBHAI SOLANKI C/O RAMJIBHAI UKABHAI DIHORA,ANJUBEN GOVINDBHAI SOLANKI C/O KHODABHAI JERAMBHAI BARAIYA,NATHABHAI GOVINDBHAI SOLANKI,SAMJUBEN GOVINDBHAI SOLANKI C/O POLABHAI NAGJIBHAI CHAUHAN,CHAKUBEN GOVINDBHAI SOLANKI C/O HIRABHAI MERABHAI CHAUHAN,LAXMANBHAI ODHAVJIBHAI PATEL,GORDHANBHAI GOVINDBHAI PATEL,BHARATBHAI MANJIBHAI SONANI	NOTICE SERVED BY DS,MR KETAN A DAVE,MR MEHUL S SHAH
2626	AO/500/2012	8/3/2013	AMITABEN W/O SHARADBHAI RAJNIKANT SHAH,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	NANDKUMAR KANAN S/O P C KANNAN,	
2627	AO/501/2012	24/09/2013	SARBAI MUSA D/O NOORMAMAD MUSA,DECEASED ,THRO'LEGAL HEIRS,JAMILA MUSA,SATAR ISMAIL,HAWABAI KASAM D/O NOORMAMAD MEETHA,DECEASED THRO'LEGAL HEIRS,ABDUL KASAM,MOHAMMED IBRAHIM KASAM,HANIFA KASAM,JUBEDA KASAM	MR UMANG H OZA	MAMAD NOORMAMAD,FATMA MOHAMMED THR'S LRS. (SINCE DECEASED),ABDULKUMAR MOHAMMED (DABAWALA),MOHAMMED HAJI SULEMAN,ABDULKADAR MOHAMMED (DABAWALA),HALIMA NOORMAMAD(SINCE DEC.) THR'S. LEGAL HEIRS,JAVED AMAD,NAZMA AMAD,SALIM AMAD	,NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
2628	AO/502/2012	27/02/2013	PARMAR PARSHOTTAMBHAI DAHYABHAI,	MR JIGAR P RAVAL	PATEL ABDULSATTARBHAI IBRAHIMBHAI,PATEL GULAM IBRAHIMBHAI,PATEL ABBASBHAI IBRAHIMBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR

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2629	AO/503/2012	17/07/2013	RAJESHBHAI KAUSHIKBHAI DESAI,	MR ARPIT A KAPADIA	SHARIFBHAI GANIBHAI KURESHI,SUREKHABEN RAMESHBHAI DESAI,SIMABEN RAMESHBHAI DESAI,SANJAYKUMAR RAMESHBHAI DESAI,SUMNBEN KAUSHIKBHAI DESAI,JIGNESHBHAI DINUSBHAI DESAI,SHAKUNTLABEN DINUBHAI DESAI,PUSHPABEN GUNVATHAI DESAI,JAYESHKUMAR GUNVATBHAI DESAI,TARAKBHAI GUNVANBHAI DESAI,BHARATBHAI MADHUBHAI DESAI,KUSUMBEN MADHUBHAI DESAI,BANKIMBHAI MADHUBHAI DESAI,PRABHABEN SHIVABHAI DESAI,JYOTSNABEN SHIVABHAI DESAI,PRAKASHBHAI SHIVABHAI DESAI,RAVINDRABHAI TALSHIBHAI DESAI,THE STATE OF GUJARAT,KAMLESHBHAI CHUNIBHAI PATEL,USHABEN KAMLESHBHAI PATEL,PRAKASHKUMAR AMBALAL PATEL	NOTICE SERVED,SERVED BY AFFIX(N),(MR A J PATEL),MR DHAVAL N VAKIL,MR DA SANKHESARA,MR. JAVED S QURESHI
2630	AO/504/2012	22/07/2013	ULCA BUILDERS PVT LTD THROUGH MANAGING DIRECTOR,	MR KC TRIVEDI,MR RIDDHESH TRIVEDI	SMITABEN P SHROFF,MILIND P SHROFF,SHIMULBEN P SHROFF,PANKIL ORGANIZER PVT LTD THROUGH VIRENDRA M RAVAL	MR AMAR N BHATT,MR TATTVAM K PATEL
2631	AO/505/2012	29/01/2013	PUKHRAJ LICHHMANRAM MEGHWAL THRO'POA SHAKTI SINGH BHATI,MOHANLAL KIRTARAM MEGHWAL THRO'POA SHAKTI SINGH BHATI,GANGARAM BHIMARAM MEGHWAL THRO'POA SHAKTI SINGH BHATI,NEMARAM NENARAM BHARGAV THRO'POA SHAKTI SINGH BHATI,MANGILAL TULSIRAM BISHNOI THRO'POA SHAKTI SINGH BHATI,KARNARAM TEJARAM BISHNOI THRO'POA SHAKTI SINGH BHATI	MR YN RAVANI	ROHITBHAI VISHWABANDU PATEL KARTA OF HIS HUF,BHAVINBHAI ROHITBHAI PATEL KARTA OF HIS HUF,SARVADAMAN VISHWABANDU PATEL KARTA OF HIS HUF,WAGHMIN SARVADAMAN PATEL KARTA OF HIS HUF	,MR VINOD M GAMARA
2632	AO/506/2012	18/12/2012	KANTIJI MEVAJI THAKORE,	(MR NS SHETH)	SADHNA DE KIRANDE,	
2633	AO/507/2012	15/04/2014	PRAMUKHKRUPA ENTERPRISE THROUGH MANAGING PARTNERS,PATEL PRAHALADBHAI HARGOVANDAS	MR ANKIT SHAH,MR.JAY S SHAH	KUNVERBEN CHATURDAS PATEL THRO'POA MAHENDRABHAI C PATEL,HARSHADRAI CHATURDAS PATEL THROUGH POA MAHENDRABHAI C PAT,BABULAL PRABHUDAS PATEL,BHAGWANDAS LALDAS PATEL,MANOJKUMAR NATWARLAL PATEL,RAJENDRAKUMAR NATWARLAL PATEL,VISHNUKUMAR BABULAL PATEL,MUKESHKUMAR BABULAL PATEL,PATEL PRADIPKUMAR MAHESHBHAI,PATEL BHAVINKUMAR MAHESHBHAI,PATEL MANISHKUMAR MAHESHBHAI,PATEL JAYABEN CHATURBHAI	RULE SERVED,MR NK MAJMUDAR,MR DILIP B RANA
2634	AO/509/2012	25/07/2013	RAJENDRAKUMAR SOMNATHBHAI JOSHI,NISHANTKUMAR BIPINCHANDRA JOSHI	MR MAHESH BHAVSAR	PRAJAPATI AMITKUMAR NANJIBHAI,PRAJAPATI ATULBHAI NANJIBHAI	MR.HEMANG H PARIKH,MR ASUTOSH M DESAI
2635	AO/510/2012	17/04/2013	M/S JAI JAWAN CONSTRUCTION COMPANY THROUGH RASHMIN J PATEL,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	UNION OF INDIA,DIVISIONAL RAILWAY MANGER,DIVISIONAL RAILWAY MANAGER (ENGINEERING)	MR RAVI KARNAVAT
2636	AO/511/2012	19/07/2013	TARAK VINODCHANDRA SHAH,	MR VIBHUTI NANAVATI	TARAK MAHESHBHAI THAKOR,	NOTICE SERVED BY DS,MR AJAY L PANDAV
2637	AO/512/2012	1/4/2014	KANAKSINGH BAHADURSINGH JADEJA,	HL PATEL ADVOCATES	BHAVNA KUVARBA W/O LATE DIGVIJAYSINH AMARSINH VAGHELA,JHANVI KUVARBA DIGJIVAYSINH VAGHELA,MADHATSING DIGVIJAYSINGH VAGHELA,VISHVARAJSINH DIGVIJAYSINH VAGHELA,AMARSINHJI BHUPATSINHJI VAGHELA	RULE SERVED,MR DHAVAL N VAKIL
2638	AO/513/2012	2/7/2013	MANISHABEN ASHISHKUMAR PATEL,JAYSHREEBEN VINODBHAI PATEL	MS MANISHA LAVKUMAR	PUSHPABEN, WD/O.ARJUNBHAI KALIDAS PATEL,BIPINBHAI ARJUNBHAI PATEL,RASHMIBEN D/O.ARJUN KALIDAS PATEL	MR HM PARIKH,MR.HEMANG H PARIKH

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2639	AO/514/2012	13/02/2013	AMARDEEPSINH KANAKSINH RANA,	NANAVATY ADVOCATES	NAGJIBHAI PREMJIBHAI SORATHIYA,RAJESHBHAI NAGJIBHAI SORATHIYA,PRAVINBHAI NAGJIBHAI SORATHIYA,SANJAYBHAI NAGJIBHAI SORATHIYA,NIRMALABEN RAJESHBHAI SORATHIYA,SHARDABEN PRAVINBHAI SORATHIYA,GITABEN SANJAYBHAI SORATHIYA	NOTICE SERVED BY DS
2640	AO/515/2012	20/06/2013	TEJAS DHIRUBHAI SHAH,	MR DHAVAL SHAH	NIKUNJ DHIRUBHAI SHAH,JYUTIKA KIRANBHAI DESAI,BHAVNABEN PRAMODBHAI SHAH	,MR AJAY R MEHTA
2641	AO/516/2012	19/02/2013	MANISHKUMAR ARVINDLAL SHAH,JIGNESHKUMAR ASHVINLAL SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	SANJAYKUMAR KANCHANLAL DESAI,CHHOTUBHAI MANGALBHAI PATEL,BHAILALBHAI MANGALBHAI PATEL DECD.,RATANBEN WD/O BHAILALBHAI MANGALBHAI PATEL,VIMLABEN D/O BHAILALBHAI MANGALBHAI PATEL,MINABEN D/O BHAILALBHAI MANGALBHAI PATEL W/O GOPALDAS,YASHODHARABEN D/O BHAILALBHAI MANGALBHAI PATEL,SUBHASHBHAI BHAILALBHAI PATEL,ASHIRVAD BUILDERS,ASHVINKUMAR CHANDULAL SHAH,SULOCHANABEN KANAIYALAL SHAH,RANUKABEN KANAIYALAL SHETH,KIRITKUMAR CHANDULAL PATEL,JAVAHARBHAI CHHOTUBHAI PATEL,DIPIKABEN SANJAYKUMAR DESAI	,DELETED,HL PATEL ADVOCATES,MR ARPIT A KAPADIA
2642	AO/517/2012	10/4/2013	ASHOKKUMAR POPATBHAI PAAGHADAR,	MR NEHAL R JOSHI	KAMINIBEN NARANBHAI PATEL,	(MR SK BUKHARI)
2643	AO/518/2012	10/4/2013	ASHOKKUMAR POPATBHAI PAAGHADAR,	MR NEHAL R JOSHI	KAMINIBEN NARANBHAI PATEL,	
2644	AO/519/2012	1/2/2013	KANAJI SARJIJI THAKORE (DECD) THROUGH LADUBEN WD/O KA,RAMESHJI KANAJI THAKORE,TAKHIBEN KANAJI THAKORE,KAILASHBEN KANAJI THAKORE,RAIBEN KANAJI THAKORE	MR ABHAYKUMAR P SHAH	KALAJI MOHANJI THAKORE (DECD) THROUGH LEGAL HEIRS,AMRATJI KALAJI THAKORE,AMBALAL KALAJI THAKORE,NANJIJI KALAJI THAKORE,MADHIBEN KALAJI THAKORE,RAMAJI MOHANJI THAKORE,JAYESHKUMAR JAYANTILAL SHAH (DECD)THROUGH LEGAL HEIRS,NIKET JAYESHKUMAR SHAH,SARDAR SAMUDAIK SAHAKARI MANDALI LTD THROUGH SECRETARY KIRIT	,MR VIKRAM J THAKOR
2645	AO/520/2012	27/12/2012	SURAJBNE WD/O KESHAVLAL SOMNATH PATEL (DECD)THRO'MAGANBHAI K,DHARMENDRABHAI MAGANLAL PATEL,GEETABEN WD/O MAGANBHAI KESHAVLAL,ILABEN D/O MAGANBHAI KESHAVLAL,BHADRESHBHAI MAGANBHAI PATEL,DAHYABHAI KESHAVLAL PATEL,MITESH DAHYABHAI PATEL,KAMINIBEN D/O DAHYABHAI KESHAVLAL PATEL,MANGUBEN D/O KESHAVLAL PATEL,KAILASHBEN D/O KESHAVLAL PATEL	MR KM PARIKH	CHHAGANLAL SOMNATH PATEL(DECD)THRO'JAYDEVBHAI CHHANABHAI(DEC,ANANDIBEN WD/O JAYDEVBHAI CHHANALAL,VIJAYBHAI JAYDEVBHAI,MAHESHBHAI JAYDEVBHAI,PANKAJBHAI JAYDEVBHAI PATEL,CHANDRIKABEN D/O JAYDEVBHAI CHHANALAL,AATMARAM SOMNATH PATEL(DECD) THROUGH LEGAL HEIRS,MANEKLAL AATMARAM PATEL,SUNIL MANEKLAL PATEL,BHAVNABEN D/O MANEKLAL AATMARAM,BHIKHABHAI GANGARAM PATEL (NOW DECD.)THROUGH POA VISHNUB,CHHAGANBHAI GANGARAM PATEL (NOW DECD.)THRO'POA VISHNUBHAI,VISHNUBHAI ARJANJI WAGHELA FOR HIMSELF & AS POA HOLDER NO.3,SAROJBEN W/O MANUBHAI ARJANJI,SUHASHKUMAR MANUBHAI WAGHELA,ASHWINKUMAR MANUBHAI WAGHELA,DHARMESHKUMAR MANUBHAI WAGHELA,HITESHKUMAR MANUBHAI WAGHELA,KANUBHAI MANEKLAL PATEL,JAYESHKUMAR KUBERBHAI PATEL,AAKASH RAMESHBHAI PATEL,GAURAV BHARATBHAI PATEL,HAPPY HOME DEVELOPERS,ARJUN DEVELOPERS	,MR RUTURAJ NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2646	AO/521/2012	14/10/2014	LEGAL HEIRS AND ADMINISTRATOR OF DECD.CHANDUBHAI ANANDJIBHAI,	MR MRUGEN K PUROHIT	KISHORBHAI NAGJIBHAI VADGAMA,MANOJBHAI NAGJIBHAI VADGAMA,ANILBHAI NAGJIBHAI VADGAMA,TUSHAR DAYALJIBHAI VADGAMA,SHAILESHBHAI VASURBHAI BORICHA,JIVRAJBHAI RAUJIBHAI VIRAMGAMA-DECE.THRO HEIRS,SARSWATIBEN JIVRAJBHAI VIRAMGAMA WIFE OF JIVRAJBHAI,KETANBHAI JIVRAJBHAI VIRAMGAMA- SON OF JIVRAJBHAI,PUNIT JIVRAJBHAI VIRAMGAMA-TALUKA MALIYA MIYANA,JAYSHREEBEN D-O JIVRAJBHAI VIRAMGAMA,NAIMISHBHAI BHAGWANJIBHAI KOTHARI	,NOTICE SERVED BY DS,MR ASHISH H SHAH
2647	AO/522/2012	5/8/2013	AQUAFIL POLYMERS CO.PVT.LTD. THROUGH AUTHORISED SIGNATORY,	MR MITUL K SHELAT	VADODARA MAHANAGAR SEVA SADAN,STATE BANK OF INDIA TRADE FINANCE CENTRALISED	MR SH ALMAULA,MR GM JOSHI
2648	AO/523/2012	16/01/2013	MOHANBHAI MULJIBHAI SORATHIYA,DAMJIBHAI MOHANBHAI SORATHIYA,CHANABHAI MOHANBHAI SORATHIYA,ARUNBHAI MOHANBHAI SORATHIYA,DAHYIBEN GORDHANBHAI	MR. ZALAK B PIPALIA	HITESHBHAI CHANDULAL GAJERA,VIPULBHAI CHANDULAL GAJERA,PRAFULLA CHANDULAL GAJERA,CHANDULAL GORDHANBHAI GAJERA,HEIRS AND LR'S OF DEC. KESHAVJI MOHAN SORATHIYA,MANJULABEN KESHAVJI SORATHIYA,DHARMESH KESHAVJI SORATHIYA,MAMTABEN KESHAVJI SORATHIYA,JALPABEN KESHAVJI SORATHIYA SINCE MINOR THROUGH GUARDIAN,BHARGAV KESHAVJI SORATHIYA SICE MINOR THROUGH GUARDIAN,RAJESHBHAI JAYANTILAL PATEL	,MR HRIDAY BUCH
2649	AO/524/2012	3/7/2013	MAYURKUMAR RAMANBHAI PATEL,	MR PUSHPADATTA VYAS	CHANDRASINH DALPATSINH,KULDEEPSINH CHANDRASINH	(MR SK BUKHARI)
2650	AO/525/2012	26/07/2013	MAYURKUMAR RAMANBHAI PATEL,	MR PUSHPADATTA VYAS	RAVUBHA AJITSINH RAJ,HARENDRASINH AJITSINH RAJ,RAMILABEN AJITSINH RAJ	RULE SERVED
2651	AO/526/2012	5/7/2013	YAKUB JAMLUDDIN KELAVALA,	MR CHETAN K PANDYA,MR. BHADRISH S RAJU	YASUFBHAI IBRAHIM KHASAJIWALA,ARVINDKUMAR GORDHANDAS MUKHI,JAGADISH GORDHANDAS MUKHI,MANUBHAI GORDHANDAS MUKHI,AMRISHBHAI GORDHANDAS MUKHI,NARENDRAKUMAR MANUBHAI MUKHI,MINABEN MANUBHAI MUKHI	RULE UNSERVED,MR IM PANDYA
2652	AO/527/2012	7/1/2013	GAUSWAMI KAILASPURI MANGALPURI,GAUSWAMI RAMPURI MANGALPURI,GAUSWAMI CHANDANPURI AMRUTPURI,LEGAL HEIRS OF DEC.GAUSWAMI MOHANPURI KALUPURI,GAUSWAMI SHANTABEN MOHANPURI,GAUSWAMI SURESHPURI MOHANPURI,GAUSWAMI JASHIBEN MOHANPURI W/O AMRUTPURI GAUSWAMI,GAUSWAMI HANSABEN MOHANPURI W/O LAXMANPURI GAUSWAMI,GAUSWAMI PRAVINPURI MOHANPURI	MR HIMANSU M PADHYA	ATULKUMAR AMRATLAL SONI,	
2653	AO/1/2013	2/7/2013	BHAVANJI JUGAJI,SAVITABEN D/O JUGAJI BABAJI,KAILASBEN D/O JUGAJI BABAJI,RAMILABEN D/O JUGAJI BABAJI,SURIBEN W/O JUGAJI BABAJI	MR. BHARGAV N. BHATT	JUGAJI BABAJI THAKOR,BHIKAJI JUGAJI THAKOR,S V DEVELOPERS PVT LTD THROUGH DIRECTOR PRASHANT SURY,S V S INFOCON PVT LTD THROUGH DIRECTOR SANDIP V SHAH	NOTICE SERVED BY DS,(MR S N THAKKAR),MS MEGHA JANI

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2654	AO/2/2013	11/1/2013	AKSHAYBHAI SAMANTBHAI GADHVI,	MR JA ADESHRA	BACHUBHAI LALLUBHAI THAKOR,BACHUBHAI LALLUBHAI THAKOR,RAJIBEN WIDOW OF LALLUBHAI LALABHAI THAKOR,BABYBEN DAUGHTER OF LALLUBHAI LALABHAI THAKOR,KANUBHAI SAKRABHAI THAKOR,BHIKHABHAI RAMANJI THAKOR,RAYJIBHAI RAMANJI GOHEL,KANJIBHAI RAMANJI GOHEL,BHARATBHAI RAMAJI GOHEL,GAJRABEN WIFE OF BACHUBHAI LALLUBHAI THAKOR,PRAVINBHAI BACHUBHAI THAKOR,VIJAYBHAI BACHUBHAI THAKOR,HANSABEN DAUGHTER OF BACHUBHAILALLUBHAI THAKOR,ASHOKBHAI BACHUBHAI THAKOR,ARVINDBHAI BABUBHAI THAKOR,ASHISHKUMAR CHANDUBHAI AMIN	,MR SAURABH G AMIN
2655	AO/3/2013	8/1/2013	DILIPKUMAR JAYANTILAL SDANGHVIHUF THROUGH DILIPKUMAR JAYANTI,PARULBEN KETANKUMAR SANGHVI,BHARATKUMAR JAYANTILAL SANGHVI,HETUL JASWANTBHAI SANGHVI,M/S FLU-TEF INDUSTRIES	MR. TIRTHRAJ PANDYA	KIRTIBHAI FAKIRCHAND MEHTA,MAHESHKUMAR FAKIRCHAND MEHTA HUF THROUGH MAHESHKUMAR FAKIRC,HETUL JASWANTBHAI SANGHVI,CHIRAG KIRTIKUMAR MEHTA	,(MR PRABHAV A MEHTA)
2656	AO/4/2013	8/1/2013	HEMANGINI DILIPKUMAR SANGHVI,KETANKUMAR JAYANTILAL SANGHVI,BHARATKUMAR JAYANTILAL SANGHVITHROUGH ITS KARTA BHARATKUMAR,HETUL JASWANTBHAI SANGHVI,M/S SPC PRODUCTS A PARTERSHIP	MR. TIRTHRAJ PANDYA	MAHESHKUMAR FAKIRCHAND MEHTA,BAKULABEN KIRTIKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA	(MR PRABHAV A MEHTA)
2657	AO/5/2013	8/1/2013	DILIPKUMAR JAYANTILAL SANGHVI,HARSHABEN BHARATBHAI SANGHVI,PARULBEN KETANKUMAR SANGHVI,M/S SANGHVI PRODUCTS A PARTNERSHIP FIRM	MR. TIRTHRAJ PANDYA	KIRTIBHAI FAKIRCHAND MEHTA HUF THROUGH KARTA KIRTIBHAI FA,SHANTABEN FAKIRCHAND MEHTA (DECD) THROUGH MAHESHBHAI FAKI,RAJIV MAHESHKUMAR MEHTA	,(MR PRABHAV A MEHTA)
2658	AO/6/2013	25/04/2013	PARESHABEN KAMLESHBHAI MODI,	(MRS VD NANAVATI)	DEVENDRASINH CHHATRASINH VAGHELA,	MR VIMAL M PATEL
2659	AO/7/2013	19/07/2013	DECEASED HIRABEN WD/O BHAGA MANILAL THRO.HER LEGAL HEIRS,GANGABEN WD/O.PARSHOTTAMDAS BHAGWANDAS & D/O.DAHYA HATHI,HIRABEN W/O.PARSHOTTAMDAS BHAGWANDAS D/O.DAHYA HATHI,KAMLABEN W/O. ISWAR SOMABHAI &D/O.DAHYABHAI HATHIBHAI	DECEASED LITIGANT,MR NA SHASTRI,MR DEVARSHI C SHAH,MR MAULIK R SHAH	HIRABHAI DAHYABHAI PATEL,DAHYABHAI MARGHABHAI,AMBALAL CHATURBHAI PATEL	NOTICE SERVED BY DS,MR VIMAL M PATEL
2660	AO/8/2013	29/01/2013	ANANT JAYANTIBHAI PATEL,	(MR NIRAL R MEHTA)	RAJENDRAKUMAR CHANDUBHAI PATEL,NATVARBHAI BHIKHABHAI PATEL,JASHMATBHAI GORDHANBHAI KEVADIA,NARSINHBHAI RAMJIBHAI KEVADIA,SHANTIBEN RAMANLAL PATEL,JAYANTIBHAI GANDABHAI PATEL,SANJAYBHAI PARSOTTAMBHAI MOVALIYA,MANOJBHAI PARSOTTAMBHAI MOVALIYA,MINESHBHAI RANCHODBHAI MOVALIYA,HIMMATBHAI MOHANBHAI KHENI,MANISHBHAI PRAVINBHAI KHENI,JITESHBHAI MANJIBHAI PATEL (ETALA),RAJHANS CONSTRUCTION PVT LTD	,MR AB MUNSHI
2661	AO/9/2013	26/03/2014	AMARBEN WIDOW OF PUNJABHAI BHIMABHAI RATHOD,BHUPENDRA PUNJABHAI RATHOD,DIPAK PUNJABHAI RATHOD	MR KV SHELAT	MULJIBHAI BHIMABHAI RATHOD (DECD) THROUGH LEGAL HEIRS,LAXMIBEN WIDOW OF MULJIBHAI BHIMABHAI RATHOD,MAHESHBHAI MULJIBHAI RATHOD,DINESHBHAI MULJIBHAI RATHOD,DAHYABHAI BHIMABHAI RATHOD (DECD)THROUGH LEGAL HEIRS,DHANIBEN WIDOW OF DAHYABHAI BHIMABHAI RATHOD,VINOD DAHYABHAI RATHOD,JITENDRA DAHYABHAI RATHOD	NOTICE SERVED BY DS,DECEASED LITIGANT,MS SM AHUJA
2662	AO/10/2013	15/01/2013	MAHENDRABHAI KANTILAL PATEL,VINDOKUMAR KANTILAL PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	PANKAJBHAI JAYANTIBHAI GANDHI,VASANTKUMAR JAYANTIBHAI GANDHI,NARMADABEN SHANTILAL HARILAL PATEL,VASANTBHAI BHOGIBHAI PATEL	,MR SP MAJMUDAR

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2663	AO/12/2013	10/7/2015	MADHAVLAL AMBALAL TRIVEDI (DECD)THROUGH LEGAL HEIRS,JYOTSNABEN WIFE OF MADHAVLAL AMBALAL TRIVEDI,JAYSHREEBEN MADHAVLAL TRIVEDI,PATEL RAJENDRAKUMAR BHALABAI,BAROT GAUTAMBHAI NATVARBHAI,BAROT DILIPKUMAR NATVARLAL	MR KV SHELAT	AMBALAL HARGOVANDAS (DECD) THROUGH LEGAL HEIRS,SUMITRABEN AMBALAL,KRISHNAKANT AMBALAL TRIVEDI (DECD)THROUGH LEGAL HEIRS,KANCHANBEN WIFE OF KRISHNAKANT AMBALAL TRIVDI,ATULBHAI KRISHNAKANT TRIVEDI,PRAKASHABHAI KRISHNAKANT TRIVEDI,DOLLYBEN KRISHNAKANT TRIVEDI,HIRVABEN KRISHNAKANT TRIVEDI FOR SELF ADN POA SUMITRRABEN A,PATEL KACHRABHAI KUSHALDAS (DECD) THROUGH LEGAL HEIRS,PATEL NARAYANBHAI KACHRABHAI,PATEL AMRUTBHAI KACHRABHAI,PATEL GOVINBHAI KACHRABHAI (DECD)THROUGH LEGAL HEIRS,PATEL GHANSHYAMBHAI KACHRABHAI,PATEL HARIKRISHNA KACHRABHAI,PATEL BHOGILAL GOVINDBHAI,TRIVEDI MANEKLAL SOMNATH (DECD)THROUGH LEGAL HEIRS,TRIVEDI VISHNUBHAI MANEKLAL,TRIVEDI NANDLAL MANEKLAL (DECD)THROUGH LEGAL HEIRS,TRIVEDI MAMTABEN VISHNUPRASAD,NIRMLABEN VISHNUBHAI MANEKLAL W/O.VISHNUBHAI MANEKLAL,NIRMALBEN VISHNUBHAI MANEKLAL,TRIVEDI ARVINDKUMAR VISHNUPRASAD,TRIVEDI ARVINDKUMAR VISHNUPRASAD,TRIVEDI MAMTABEN VISHNUPRASAD,TRIVEDI MAMTABEN VISHNUPRASAD,ASHOKBHAI NANDLAL TRIVEDI,KIRTIBHAI NANDLAL TRIVEDI,ATULBHAI NANDLAL TRIVEDI,AMITABEN NANDLAL TRIVEDI	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),DECEASED LITIGANT,MR SUNIL S JOSHI
2664	AO/13/2013	31/07/2014	TARPAN CHANDRAKANT PARIKH,	MR SP MAJMUDAR,MR P P MAJMUDAR	RINKURAJ MOHANBHAI VARMA,PANKAJ MOHANBHAI VARMA,ATULKUMAR KANTILAL GANDHI,KALPANABEN ATULKUMAR GANDHI	NOTICE SERVED,MR AR MAJMUDAR
2665	AO/14/2013	22/01/2013	DINESHKUMAR ANCHALANAND RATHI,		PRAVINA KUNVARBA RANJITSINH GOHEL CHAIRMAN OF SURAMYA APARTM,MANUBHAI S CHAUDHARY,PARAGBHAI RATILAL SHAH TREASURER OF SURAMYA APART.,HITESHBHAI SHAH,JAYSHREEBEN VIMALBHAI SHUKLA,JAYVEERSINH RANJITSINH GOHEL	
2666	AO/15/2013	22/01/2013	SAROJBEN D/O RAGHUVIR YADAV,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE	LUCIA MARTIN NAGARKAR,DIPAK ALIAS DUSHYANT RAMANLAL SONARA,PARMAR SAHEB,DAROT SAHEB BRANCH MANAGER DURING 30/12/20,STATE OF GUJARAT	,MR ABHIJIT P JOSHI
2667	AO/16/2013	2/9/2013	DIPEN JENTILAL CHANDAN OF,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KISHOR KANJI CHANDAN,	
2668	AO/19/2013	1/4/2013	NIYAZ AHMED RAHEMAN MALEK,	(MR MB GANDHI),MR CHINMAY M GANDHI	MOHAMMED SALIM A GHORI,	MR MAULIK G NANAVATI,MS.SAJANI M NANAVATI
2669	AO/20/2013	13/06/2014	MOHANBHAI DHANABHAI PATADIA (DECD)THROUGH GORDHANBHAI MOHA,KALUBHAI MOHANBHAI PATADIYA,MANSUKHBHAI MOHANBHAI PATADIYA,LABHUBEN MOHANBHAI PATADIYA,SAMJUBEN MOHANBHAI PATADIYA,JAYABEN MOHANBHAI PATADIYA,MUKTABEN MOHANBHAI PATADIYA	MR P P MAJMUDAR	KUVARBEN VASHRAMBHAI TRAPASIYA,KANTABEN VASHRAMBHAI TRAPASIYA,RAJNIBHAI MOHANBHAI TALPARA,ANILBHAI MOHANBHAI TALPARA,JYOTSNABEN SHAILESHBHAI GAJERA	MR VIMAL M PATEL,MR ANUJ K TRIVEDI

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2670	AO/21/2013	4/2/2013	CHANDRAVATIBEN WD/O JAYANTIBHAI NAGINBHAI,HEMANTKUMAR JAYANTIBHAI,DECENTKUMAR JAYANTIBHAI,KALPESHKUMAR JAYANTIBHAI,VIMALKUMAR JAYANTIBHAI,SHRARDDHABEN D/O JAYANTIBHAI NAGINBHAI	MR AMIT V THAKKAR	VINODBHAI NAGINBHAI (DECD) THROUGH LEGAL HEIRS,VIRUBEN WD/O VINODBHAI NAGINBHAI,PIYUSH VINODBHAI,ROKY VINODBHAI,PRATIK VINODBHAI,JAMNABEN ISHWARBHAI D/O NAGINBHAI SUKHABHAI,LAXMIBEN PRAVINBAHI D/O NAGINBHAI SUKHABHAI,ANITABEN WD/O RAJUBHAI NAGINBHAI,DIVYANG RAJUBHAI PATEL,PIYASIBEN D/O RAJUBHAI NAGINBHAI,SAVJIBHAI GOVINDBHAI PATEL,JASMATBHAI NANUBHAI PATEL (VIDIYA),JAYANTILAL MAFATLAL SHAH,PIYUSHBHAI RANCHHODBHAI PATEL,VIMALBEN RANCHHODBHAI PATEL,JAGDISHBHAI SUKHABHAI AHIR,JAGDISHBHAI CHANDULAL PATEL,HINTENDRABHAI DOLATRAI NAYAK,DAHYABHAI GOPALBAHI MAISURIYA,CHANDRESHBHAI MAGANBHAI PATEL,NILESHBHAI MAGANBHAI PATEL,DIPANBHAI HITENDRABHAI DESAI	
2671	AO/22/2013	5/11/2014	LAXMIRAJSINH MANSINHJI RATHOD,	MR HRIDAY BUCH	PATEL PRAHLADBHAI NATHUDAS (DECD) THROUGH LEGAL HEIRS,PATEL KANTABEN RANCHODBHAI,PATE LEELABEN BECHARDAS DAUGHTER OF PATEL PRAHLADBHAI NATHUD,PATEL NARESHBHAI BECHARDAS,PATEL PRAHLADBHAI NATHUDAS (DECD) THROUGH LEGAL HEIRS,PATEL AMRUTBHAI PRAHLADBHAI,PATEL VEERABHAI PRAHLADBHAI (DECD)THROUGH LEGAL HEIRS,PATEL LEELABEN PRAHLADBHAI (DECD)THROUGH LEGAL HEIRS,PATEL DASHRATHBHAI VEERABHAI,PATEL KIRTIBHAI VIRABHAI,PATEL RAMESHBHAI VIRABHAI,PATEL DILIPBHAI BECHARDAS,PATEL ANJALIBEN MAHENDRABHAI AS LEGAL HEIR AND KARTA OF HUF,PATEL HIHARIKABEN PRAKASHBHAI AS LEGAL HEIR AND KARTA OF HUF	,MR IM PANDYA,(MR NIKHIL D JOSHI),MR KEYUR A VYAS
2672	AO/23/2013	17/10/2013	GAUTAMBHARTI B GOSWAMI,	MR NM KAPADIA	NITABEN AMRUTBHAI JARIWALA,	MR NEERAJ J VASU
2673	AO/24/2013	5/8/2013	STATE BANK OF INDIA THROUGH AUTHORIZED OFFICER AND,	MR SH ALMAULA	BHARATBHAI VIRJIBHAI LAKHANKIYA ALIAS PATEL,GEETABEN BHARATBHAI LAKHANKIYA ALIAS PATEL	MR. MANOJ T DANAK
2674	AO/25/2013	20/03/2014	SAMSUDDIN BABUBHAI PANJWANI,	MR HR PRAJAPATI	URMILABEN AMRUTBHAI PANCHAL,	(MR SUNIL C PATEL)
2675	AO/26/2013	24/01/2013	MADHUBAHI SHIVUBHAI CHAVDA,	MS.DILBUR CONTRACTOR	K M VIDYASAGAR,MUKESH SADULBHAI BHARWAD,GHANSHYAMBHAI DAYABHAI CHAVDA,RATANBEN HEMUBHAI DAYABHAI CHAVDA,HASMUKHBHAI HEMUBHAI CHAVDA,GITABEN GHANSHYAMBAHI CHAVDA	
2676	AO/27/2013	30/01/2013	PATEL TEJARAM PADMARAM,	MR RL MEHTA,MR PINAKIN B RAVAL	SOLANKI BALDEVDAS ALIAS JAGDISHBHAI SUKHDEV,	(MR KK BRAHMBHATT)
2677	AO/28/2013	22/07/2014	GITABEN RAJENDRABHAI BHAU-DECD.THRO.HEIRS,PARTHIV RAJENDRAKUMAR BHAU	MR SP MAJMUDAR,MR.KRUTARTH K PANDYA	RAHULBHAI MATHURBHAI LEUVA,	(MR RA MISHRA)
2678	AO/29/2013	28/03/2014	DR.ASIT PRABHUDAS PATEL,	MR UDAYAN P VYAS	DR.AMIT PRABHUDAS PATEL,MUKTABEN PRABHUDAS PATEL	MR TUSHAR N VYAS,MR HARSHADRAY A DAVE
2679	AO/30/2013	28/03/2014	DR.ASIT PRABHUDAS PATEL,	MR UDAYAN P VYAS	DR.AMIT PRABHUDAS PATEL,	MR HARSHADRAY A DAVE
2680	AO/31/2013	28/03/2014	DR.ASIT PRABHUDAS PATEL,	MR UDAYAN P VYAS	DR.AMIT PRABHUDAS PATEL,	MR HARSHADRAY A DAVE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2681	AO/32/2013	31/01/2013	SUNANDABAI NILKANTHRAO DIGHE THRO'POA HIRENDRAKUMAR M PATEL,DIPAK NILKANTHRAO DIGHE THRO'POA HIRENDRAKUMAR M PATEL,PRADIP NILKANTHRAO DIGHE THRO'POA HIRENDRAKUMAR M PATEL,HIRENDRAKUMAR MANUBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	KAMLESH GHANSHYAMDAS MAHANT,	
2682	AO/33/2013	29/11/2016	VAGHELA NARENDRASINH MANGAJI,	MR AMIT N PATEL	KUMBHAR SHAKRABHAI BHOLABHAI (DECD) THROUGH LEGAL HEIRS,PRAJAPATI RAMESHBHAI SHAKRABHAI,PRAJAPATI KAMUBEN SHAKRABHAI,PRAJAPATI GITABEN SHAKRABHAI,PRAJAPATI SUBHDRABEN SHAKRABHAI,PRAJAPATI LILABEN SHAKRABHAI,VAGHELA AMRAJI BADARJI,PATEL KHUSHALBHAI JIVABHAI	,RULE SERVED,MR LR PATHAN
2683	AO/34/2013	24/01/2014	KANUBHAI CHINUBHAI PATEL,	MR ADIL R MIRZA	MITTALBEN DAUGHTER OF KANUBHAICHINUBHAI AND WIFE OF VISHNUBH,	MR MAULIN G PANDYA
2684	AO/35/2013	1/5/2013	CHANDRIKABEN BABUBHAI VAGHELA (BHANGI),HANSHABEN BABUBHAI VAGHELA (BHANGI),MAHENDRABHAI BABUBHAI VAGHELA (BHANGI),SURYAKANTBHAI BABUBHAI VAGHELA(BHANGI)	MR SUNIL S JOSHI	DAHYABHAI SHANKARBHAI ORGANO (DECD)THROUGH LEGAL HEIRS,HANSHABEN PARSHOTTAMBHAI DAHYABHAI,AJAYBHAI PARSHOTTAMBHAI DAHYABHAI,CHANDRAKANTBHAI PARSHOTTAMBHAIDAHYABHAI,KIRAN PARSHOTTAMBHAI DAHYABHAI,KANTIBHAI PARSHOTTAMBHAI DAHYABHAI,GAUTAMBAHI PARSHOTTAMBHAI DAHYABHAI,DINESHBHAI PARSHOTTAMBHAI DAHYABHAI,DALPATBHAI SHANKARBHAI ORGANO (DECD) THROUGH LEGAL HEIRS,LAXMIBEN DALPATBHAI ORGANO,MAHENDRABHAI DALPATBHAI ORGANO,RAJUBHAI DALPATBHAI ORGANO,HEMUBEN DALPATBHAI ORGANO,LAXMANBAHI SHANKARBHAI ORGANO (DECD) THROUGH LEGAL HEIRS,SHAMIBEN LAXMANBHAI ORGANO,RAJUBHAI LAXMANBHAI ORGANO,DINESHBHAI LAXMANBHAI ORGANO,NILESHBHAI LAXMANBHAI ORGANO,VARSHABEN LAXMANBHAI ORGANO,MADHUBEN LAXMANBHAI ORGANO,KUSUMBEN LAXMANBHAI ORGANO,VINABEN LAXMANBHAI ORGANO,PURVABEN LAXMANBHAI ORGANO,KANUBHAI SHANKARBHAI ORGANO,BHANUBHAI LAXMISHANKAR PANCHOLI(DECD)THROUGH LEGAL HEIRS,BIPINBHAI BHANUBHAI PANCHOLI,JANAKBHAI BHANUBHAI PANCHOLI,DINUBEN BHANUBHAI PANCHOLI,NITABEN BIPINBHAI PANCHOLI,JENISBEN JANAKBHAI PANCHOLI,JITEN DINESHBHAI PATEL FOR ANDON BEHALF OF SHREE SUBH ALTITI,RUSHIKESH HARESHBHAI BHATT,PARESHBHAI BABULAL SHAH,MANOHARLAL HAGAMILAL SHAH,HARGOVIND JETHALAL PATEL,KANUBHAI REVABHAI PATEL,ARNITKUMAR HARGOVINDDAS PATEL	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),DS AFF.NOT FILED (R),(MR A J PATEL)
2685	AO/36/2013	24/04/2014	HAJI MOHMED NURMOHMED RIYAWALA(DECD)THROUGH UMAR FARUK HAJI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SABIRAHMED NURMOHMED RIYAWALA,REHANA WIFE OF SABIRAHMED RIYAWALA,AHMEDABAD MUNICIPAL CORPORATION	(MR SK BUKHARI),HL PATEL ADVOCATES
2686	AO/37/2013	5/2/2013	BHARAT H.BHATT,MANJULABEN M RAWAL	MR VIRAL M PANDYA	MANJUSHREE (VASANA) OWNER'S ASSO. THROUGH CHAIRMAN TULSHIBHA,KANTIBHAI K SHANKUNIA	

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2687	AO/38/2013	4/3/2013	NARSHIBHAI HIRJIBHAI SORATHIA (PART. AND AUTHO. REPRE.M/S BH,	MR. S. M. GOHIL	M/S INFRATECH LIMITED,EXECUTIVE ENGINEER,CHIEF SECRETARY	
2688	AO/39/2013	7/5/2013	THE SON AND HEIR OF KODANTRAM RIDVANGAM SWAMI GOVIND K TIDVA,	(MR ASHOK K PADIA)	KODANTRAM TIDAVANGAM SWAMI (DECD)THROUGH SARASWATIBEN N M,PADMABEN G MUDALIYAR,USHABEN SANMUGAN MUDALIYAR,RADHA SARVAN MUDALIYAR AT TIRUNNAMALVI,(TAMILNADU)	,MR DHARMESH V SHAH
2689	AO/40/2013	10/9/2013	JIVAJI VIRAJI THAKOR,	MR AMIT N PATEL	VIRAJI CHATURJI THAKOR (DECD) THROUGH PASHIBEN WD/O VIRAJI,BADALJI VIRAJI THAKOR,BALLARD PROJECTS PVT LTD	,MR SUNIL S JOSHI
2690	AO/41/2013	28/12/2016	ASVINLAL MAFATLAL THAKKAR,	MR TUSHAR L SHETH,MR DIPEN S THAKKAR	MAULIK SUMATILAL VAKHARIYA,	(MR MB GANDHI),MR CHINMAY M GANDHI
2691	AO/42/2013	4/2/2015	JENITH RAJNIKANT PATEL,	MR. JAY M THAKKAR	VIKRAM JESANGBHAI (JESINGBHAI),KIRAN JESANGBHAI (JESINGBHAI)	(MR NALIN K THAKKER)
2692	AO/43/2013	23/09/2013	BHAGWANDAS GABBNU SHRIVAS (SHRIVASTAV),	MR GAURAV CHUDASAMA	JOGESHWAR BHAROSHE SHRIVAS (SHRIVASTAV),	MR ASHOK N PARMAR
2693	AO/44/2013	2/7/2013	LILAWATI WIFE OF JAISUKHLAL DHIRU PANCHAL,	MR YATIN SONI	RAKSHA WIFE OF BHUPENDRABHAI NANUBHAI MISTRY,SURESH S/O PURSHOTHAM MISTRY,CHANDU PURSHOTAM MISTRY(DECD) THROUGH LEGAL HEIRS,SARLA CHANDU MISTRY,MINALKUMARI KAMLESHKUMAR NAYAK,HIRENKUMAR CHANDUBHAI MISTRY,CHAULAKUMARI SANJAYBHAI GAJJAR,AMIT CHANDUBHAI MISTRY	,NOTICE SERVED,MR UTPAL M PANCHAL,(MR PRANAV S DAVE),MR SHIVANG M SHAH
2694	AO/46/2013	19/06/2014	HEMANT RAMVILAS JAIN,	MR SP MAJMUDAR,MR P P MAJMUDAR	USHA RAMESH BHATIA,	MR BC DAVE,(MR KUNAL B DAVE)
2695	AO/47/2013	12/3/2013	ANANTRAI & SONS,	(MR. MAHESH C VORA),SAURABH M VORA	DAS PENDAWALA,DAS PENDWALA FOODS PVT LTD,SANMAAN SWEET FARSAN CHAAT	NOTICE SERVED,DS AFF.NOT FILED (N),MR DIPAK H SINDHI
2696	AO/48/2013	3/4/2013	M/S BUILDERS HOME PROP.CONCERN THROUGH PRAKASH M,	MR TARAK DAMANI	TORRENT POWER LTD,	MR KB PUJARA
2697	AO/49/2013	13/02/2013	HAFIZABIBI NAZIRHUSEN SANDHI (MANIYAR),	VIRAL K SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
2698	AO/50/2013	20/02/2013	RAIBEN DAUGHTER OF MAHIJIBHAI HARIBHAI AND WIFE OF BEHACHARB,MAHAMMED HANIF NIZAMBHAI BHIKHABHAI	MS ABHA B MAKWANA	DAHYABHAI SOMABHAI MALI (VAGHRI),	
2699	AO/51/2013	31/08/2016	SWAMI ABHINNATMANANDA SARASWATI THRO'POA SOHAN S BHAGAVAT,NAMRATA KISHOR BHAGWAT THRO'POA SOHAN S BHAGVAT	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR HEMANG M SHAH	HARJIBHAI KARAMSHIBHAI DESAI,PURSHOTTAMBHAI BACHUBHAI PITRODA,RANCHHODBHAI VISABHAI DESAI,KARSANBHAI SAGARBHAI BHARWAD,THE CHARITY COMMISSIONER,VITHAL MANDIR TRUST PUBLIC TRUST	MR AS VAKIL,MS MAITHILI D MEHTA
2700	AO/52/2013	30/04/2013	NARESHBHAI P.PANCHAL SOLE PRORIETOR OF M/S.N.A.CORP,	MR YJ TRIVEDI	PANCHAL JAGDISHBHAI CHIMANLAL,M/S NEELAM FABRICATORS,M/S N.K. INDUSTRIES	NOTICE SERVED BY DS,MR NEHAL M RAVAL
2701	AO/53/2013	17/03/2015	JAYANTILAL LALLUBHAI MISTRY,KUMUDBEN JAYANTILAL MISTRY,SUSMITABEN @ SUCHARITA JAYANTILAL MISTRY,VAIBHAVI JAYANTILAL MISTRY,SNEHLATA JAYANTILAL MISTRY	MR UTPAL M PANCHAL	VIPUL SUMANBHAI DESAI,MITESHKUMAR MANHARBHAI DESAI,NILESHKUAMR GUNVANTBHAI DESAI,MANOJBHAI BABUBHAI DESAI,PRAKASHBHAI CHHAGANBHAI PATEL,JATINBHAI MAGANBHAI DESAI,PORASBHAI NARENDRABHAI NAYAK,NILESHKUMAR VINODCHANDRA DESAI,PRAKASHBHAI DHIRUBHAI NAYAK,SUMANBHAI KANJIBHAI PATEL,KAMLESHBHAI DOLATBHAI NAYAK	RULE SERVED,MR AMIT V THAKKAR
2702	AO/54/2013	13/08/2013	JOGENDRASING SARDARSING SANDHU,	MR UTPAL M PANCHAL	KESHAJI JIBHAJI THAKOR,GULAB JIBHAJI THAKOR,DIPKAUR WIDOW OF SARDARSING,SUKHMELSING SARDARSING SANDHU,NARENDRASING SARDARSING SANDHU,BINDERKAUR SARDARSING SANDHU,VARSHAKAUR SARDARSING SANDHU,SUB-REGISTRAR,COLLECTOR	NOTICE SERVED,(MR JV MEHTA)

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2703	AO/55/2013	26/07/2013	DHANABHAI MOHANBHAI PATANI,SHANKARBHAI DHANABHAI PATANI,NAGINBHAI DHANABHAI PATANI	MR MAHENDRA U VORA	KISHOREBHAI DHANABHAI PATANI,	MR JAGDHISH SATAPARA
2704	AO/56/2013	5/7/2013	AASHASINH KAILASHSINH THAKOR,	MR BHARAT R PANDYA,MR. RAJAN J PATEL	NILESH ANIL CHAUHAN,NISHA ANIL CHAUHAN	(MR DJ PANCHAL),MR DAIFRAZ HAVEWALLA
2705	AO/57/2013	15/02/2013	KISHOR SHIVAJIRAO NALGE,	MR MD CHAUHAN	VIMAL SONU GUNDE,	
2706	AO/58/2013	23/04/2014	SITABEN WIFE OF MOHANBHAI SAMABHAI VANIYA (HARIJAN),AMRATBAHI MOHANBHAI VANIYA (HARIJAN),NATVARBHAI MOHANBHAI VANIYA (HARIJAN),GORDHANBHAI MOHANBHAI VANIYA (HARIJAN),MAHENDRABHAI MOHANBHAI VANIYA (HARIJAN),LAXMIBEN DAUGHTER OF MOHANBHAI SAMABHAI VANIYA (HARIJAN) AND,UMIYABEN DAUGHTER OF MOHANBHAI SAMABHAI VANIYA (HARIJAN) AND,RAMILABEN DAUGHTER OF MOHANBHAI SAMABHAI VANIYA (HARIJAN) AN,PUSHPABEN DAUGHTER OF MOHANBHAI SAMABHAI VANIYA (HARIJAN) AN	MR AM PAREKH,MR. BHAVIK P SHAH	MOHANBHAI SAMABHAI VANIYA (HARIJAN),GANGABEN DUAGHTER OF SHIVRAM KEVALDAS PRAJAPATI	NOTICE SERVED BY DS,(MR VM PANCHOLI)
2707	AO/59/2013	18/02/2013	VINODKUMAR VITTHALBHAI PATEL,	(MR PARESH M DARJI)	SURYAKANTBHAI JIVRAJBHAI PATEL,DEVJIBHAI BHULABHAI PATEL THROUGH POA BHAILALBHAI A PATE,BHAILALBHAI AMBALAL PATEL THROUGH POA JAGJIVANBHAI K THA,TALSIBHAI BHULABHAI PATEL (DECD) THROUGH LEGAL HEIRS,HARSHADBHAI TALSIBHAI PATEL	,DELETED
2708	AO/60/2013	23/06/2015	RAMESH KESHAVLAL PATEL,BIJALBEN SIDDHARTHBHAI PATEL THROUGH POA RAMESH KESHAVLAL P,RAMESHBHAI PRAHLADBHAI MODI KARTA OF HUF,ARVINDBHAI BABUBHAI PATEL THROUGH RAMESH K PATEL	MR KUNJAL D PANDYA	HARIBHAI FULABHAI BELDAR,PUSHPABEN DAUGHTER OF DWARKADAS GIRDHARDAS (DECD),BHARATBHAI NARANDAS PATEL,MAULIK BHARATBHAI PATEL (MINOR),HARSH NARANBHAI PATEL (MINOR) .,NATUBHAI GORDHANBHAI PATEL (DECD),PATEL PREMILABEN W/O NATVARBHAI GORDHANBHAI,JALPABEN NATVARBHI PATEL,DHARMENDRABHAI NATVARBHAI PATEL,RANJANBEN NATVARBHAI PATEL,ASHISHBHAI NATVARBHAI PATEL,RAMILABEN GORDHANBHAI PATEL,SAVITABEN GORDHANBHAI PATEL,CHIMANBHAI GORDHANBHAI PATEL (NOW DECD.),SAKRIBEN GORDHANBHAI PATEL,BABUBHAI GORDHANBHAI PATEL,LAXMIBEN GORDHANBHAI PATEL,RAJIVKUMAR KANTILAL PATEL,RAVI RAJIVBHAI PATEL,MANISHKUMAR GOVINDBHAI PATEL,BHAVNABEN MUKESHBHAI CHAVLA @ KHIMIYADEVI ATMARAM KHILNANI	,NOTICE SERVED BY DS,DECEASED LITIGANT,MR CG SHARMA,MR PRAVIN P PANCHAL
2709	AO/61/2013	17/12/2019	KAMLESH BABULAL KARNAVAT,	MR SP MAJMUDAR	MAHENDRAKUMAR NANALAL KIKALAWALA,NAVINCHANDRA NANALAL KIKALAWALA	VMP LEGAL
2710	AO/62/2013	20/01/2015	NAROTTAM RAMCHANDRA NAINANI,	MR RC SEJPAL	MASTEC INDIA (DIVISION OF MASTECH GROUP) THROUGH DIRECTOR IT,MEET FIBRE GLASS THROUGH PRAVIN PARMAR,GOODS CARRIER	,MR JAGDHISH SATAPARA
2711	AO/63/2013	14/06/2013	KIRTIKUMAR FAKIRCHAND MEHTA,MAHESHKUMAR FAKIRCHAND MEHTA- HUF,RAJIV MAHESHKUMAR MEHTA,CHIRAG KIRTIKUMAR MEHTA	(MR PRABHAV A MEHTA)	DILIPKUMAR JAYANTILAL SANGHVI-HUF THROUGH KARTA DILIPKUMAR,PARULBEN KETANKUMAR SANGHVI,BHARATKUMAR JAYANTILAL SANGHVI,HETUL JASHVANTBHAI SANGHVI,M/S FLUTEFF INDUSTRIES	,MS MINI N PILLAI
2712	AO/64/2013	14/06/2013	KIRTIBHAI FAKIRCHAND MEHTA,LEGAL HEIR OF SHANTABEN FAKIRCHAND MEHTA I.E.MAHESHKUMAR FAK,RAJIV MAHESHKUMAR MEHTA	(MR PRABHAV A MEHTA)	DILIPKUAMR JAYANTILAL SANGHVI,HARSHABEN BHARATKUMAR SANGHVI,PARULBEN KETANKUMAR SANGHVI,M/S SANGHVI PRODUCTS	NOTICE SERVED,MR BOMI H SETHNA

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2713	AO/65/2013	14/06/2013	MAHESHKUMAR FAKIRCHAND MEHTA- HUF THROUGH KARTA MAHESHKUMAR,BAKULABEN KIRTIKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA	(MR PRABHAV A MEHTA)	HEMANGINIBEN DILIPKUAMR SANGHVI,KETANKUMAR JAYANTILAL SANGHVI,BHARATKUMAR JAYANTILAL SANGHVI,HETUL JASHVANTBHAI SANGHVI,M/S S P C PRODUCTS	MR ANAL S SHAH
2714	AO/66/2013	21/10/2013	PATEL MANOJKUMAR BECHARBHAI,	MR PS CHAMPANERI	PATEL PARSOTTAMDAS HIRDAS,RAFIK IMAMBHAI SHAIKH	RULE SERVED,MR SIRAJ R GORI
2715	AO/67/2013	14/08/2013	RAMANLAL CHHOTALAL PRAJAPATI,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	SURENDRASING PARSOTTAMDAS GADARIA,ALPESHKUMAR SURENDRASING GADARIA,PRITESHKUMAR SURENDRASING GADARIA,KAMALKUMAR SURENDRASING GADARIA,MANISHABEN SURENDRASING GADARIA,BHAVIKABEN SURENDRASING GADARIA,ABDUL KADAR ABDUL KARIM UJADU,JIVANLAL LALBHAI RAJGOR,BHARATSINH HIMATSINH PARMAR,ZAKIRBAHI GAFURBHAI BANDIBARWALA	,NOTICE SERVED,MR JAPAN V DAVE,MS KAVITA V DAVE
2716	AO/68/2013	4/10/2013	SHEKHHUSAIN FAKRUDDIN SHAIKH,AKBARHUSAIN SHAIKHHUSAIN SHAIKH	MR MAYUR RAJGURU,MR SALIM M SAIYED	SABIRHUSAIN SHAIKHHUSAIN SHAIKH,	MR RITURAJ M MEENA
2717	AO/69/2013	8/10/2013	ARVINDBHAI JEKISHANDAS PANCHAL,	MR MANISH J PATEL	VASANTLAL JEKISHANDAS PANCHAL,SHANKARBHAI JEKISHANDAS PANCHAL,MANJULABEN D/O JEKISHANDAS PANCHAL WD/O NAGINBHAI,HASMUKHBEN D/O JEKISHANDAS PANCHAL W/O NATWARLAL PANCHAL,VANITABEN D/O JEKISHANDAS PANCHAL W/O GULABDAS,PADMABE D/O JEKISHANDAS PANCHAL W/O DHANSUKHLAL	NOTICE SERVED BY DS,MR HARDIK H DAVE
2718	AO/70/2013	1/3/2013	JAIHIND PROJECTS LIMITED,	(MRS MAUNA M BHATT)	CAIRNS ENERGY INDIA PTY.LIMITED(NOW CAIRN INDIA LIMITED),INDIA BANK	
2719	AO/71/2013	30/06/2015	KALYANIBEN VINODBHAI BHATT,KUSHAL VINODBHAI BHATT,HARSH VINODBHAI BHATT,HIRAL VINODBHAI BHATT,HINAL VINODBHAI BHATT	MR.HEMANG H PARIKH,MR RASESH H PARIKH	HEMANTKUMAR UTTAMCHAND RAVANI AS P0WER OF ATTORNEY HOLDER OF,DINESH RAMBHAI PATEL,MANISHBHAI SURESHBHAI PATEL,PARESHBHAI PANCHAL ADMINISTRATOR OF JAI MATAJI DEVELOPERS	NOTICE SERVED,MR KV SHELAT
2720	AO/72/2013	30/06/2015	MANISHBHAI SURESHBHAI PATEL,PARESHBHAI PANCHAL ADMINISTRATOR OF JAI MATAJI DEVELOPERS	MR.HEMANG H PARIKH,MR RASESH H PARIKH	HEMANTKUMAR UTTAMCHAND RAVANI AS POWER OF ATTORNEY HOLDER OF,DINESH RAMBHAI PATEL,KALYANIBEN VINODBHAI BHATT,KUSHAL VINODBHAI BHATT,HARSH VINODBHAI BHATT,HIRAL VINODBHAI BHATT,HINAL VINODBHAI BHATT	NOTICE SERVED,MR KV SHELAT
2721	AO/73/2013	6/3/2013	DAYARAM RAVJIBHAI THAKKER,	MR. JAY M THAKKAR	KAASAM IBHRAHIM ACHCHA,HAAFEZ IBHRAHIM ACHCHA,RASHIDA IBHRAHIM ACHCHA,SHABBIR IBHRAHIM ACHCHA,MAHMMAD IBHRAHIM ACHCHA,AHMAD ADAM SINDHI @ THAKOREJI,NASIRBHAI FAKRUBHAI SINDHI	
2722	AO/74/2013	12/7/2013	MANOJ JAGDISHBHAI PATEL PROPRIETOR OF GAYATRI MANDAP S,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	PIYUSH AMBALAL GANDHI,	MR KETAN H SHAH,BHARGAV KARIA & ASSO
2723	AO/75/2013	29/07/2013	KRISHNA HANUMANRAM MISTRY,	MR SK PATEL	PAPPUSHINH LODSHINH RAJPUROHIT,OMSHINH LODSHINH RAJPUROHIT	MR MAKBUL I MANSURI,MR R G DWIVEDI
2724	AO/76/2013	19/03/2013	NAGJIBHAI JASMATBHAI HIRPARA (DECD)THROUGH DIPAKBHAI NAGJIB,JIGNESHBHAI NAGJIBHAI HIRPARA,DHANUBEN WD/O NAGJIBHAI HIRPARA,MANISHABEN D/O NAGJIBHAI HIRPARA,NISHABEN D/O NAGJIBHAI HIRPARA	MR SUNIL S JOSHI	NABIBHAI JAMALBHAI MOBIN,GHELUBHA JUWANSANG ZALA	

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2725	AO/77/2013	17/07/2018	VAGHER REMATBAI HUSSAINMAMAD (MANEK),VAGHER MUSABHAI HUSSAINMAMAD (MANEK),VAGHER MARIYAMBAI HUSSAINMAMAD(MANEK),VAGHER KHATUBAI HUSSAINMAMAD (MANEK),VAGHER ABHUBHAI HUSSAINMAMAD (MANEK),VAGHER RAHIMABAI HUSSAINMAMAD (MANEK),VAGHER DADIBAI HUSSAINMAMAD (MANEK),VAGHER ABDULKARIM HUSSAINMAMAD(MANEK),VAGHER KULSUM HUSSAINMAMAD (MANEK) WIFE OF MANJALIYA A H	MR CH VORA	DALUBHAI OKHABHAI PATEL,SULEMAN ALIMAMAD MANEK,OSMAN HUSSEINMAMAD MANEK,O P G POWER GUJARAT PVT LTD THROUGH AUTHORISED OFFICER	RULE SERVED,MR VIMAL A PUROHIT
2726	AO/78/2013	19/03/2013	JAGDISHBHAI MOHANBHAI MORADIYAPATEL,	MR KETAN A DAVE	JAYVIRBHAI JASUBHAI DHANDHAL,	
2727	AO/79/2013	19/03/2014	ARVIND AUTOMOBILES PVT LTD,ARVINDBHAI PURUSHOTTAMDAS PATEL DIRECTOR, ARVIND AUTOMOBILES,SUBHASHBHAI MAGANBHAI PATEL DIRECTOR, ARVIND AUTOMIBILES P	MR NILESH P SHAH	SUNILKUMAR RAMBHAI PATEL,CITY SURVEY SUEPRINTENDENT	GOVERNMENT PLEADER,MR SURESH B BHATT
2728	AO/80/2013	18/03/2013	CHANDUBHAI POPATBHAI GADHIYA,	MR DHAVAL D VYAS	JUBEDABEN IBRAHIMBHAI DAUDAKIYA,KASIM MAHMOD MOMATA	,MR PUSHPADATTA VYAS
2729	AO/81/2013	8/1/2016	BHARATBHAI MANUBHAI PATEL,	MR SK PATEL	PRAVINBHAI GANGARAM PATADIA THRO'POA PRAKASHBHAI M SHAH,PRAKASHBHAI MOTILAL SHAH	MR MEHUL S SHAH,MR RAVINDRA SHAH,MRS KANAN R SHAH
2730	AO/82/2013	19/03/2013	DAMJI JASHA DANGODARA,	LOPA M BHATT	PRAVIN TULSI RANGANI,KAMLESH AVDHESH THAKUR	MR MANISH R RAVAL
2731	AO/83/2013	3/7/2013	SHABBIR AHMAD ISMAIL THROUGH POA MUKESHBAHI MADHUBH,KHATRANI MUKESHBAHI MADHUBHAI	MR UDAYAN P VYAS	KISHORBHAI PARSOTTAMBHAI PARMAR,YUSUF AHMED MATADAR	MR HR PRAJAPATI,MR MR PRAJAPATI
2732	AO/84/2013	1/7/2013	KAMLESH JAGDISHBHAI LASKARI,KAMRON LABOROTORIES LIMITED	MR NIRAV P SHAH	MANGUBEN WIDOW OF NATVARLAL NANADAS PATEL,SHAILESHKUMAR NATVARLAL PATEL,SHANTABEN WIDOW OF MANILAL MOHANDAS PATEL,DASHRATBHAI MANILAL PATEL,NANDUBHAI MANILAL PATEL,GOVINDBHAI DAHYABHAI PATEL,GHANSHYAMBHAI DAHYABHAI PATEL,RAMESHBHAI ATMARAMBHAI PATEL,NEELAMBEN KANTILAL RAVAL,KASIRAMBAHI REVABHAI PATEL,BHAVINBHAI M RAVAL,DEEPAK M RAVAL	NOTICE SERVED BY DS,MR MP PRAJAPATI
2733	AO/85/2013	17/11/2016	MAGANBHAI BACHUBAHI RADADIYA,DINESHBHAI GHELABHAI PATEL	MRS KETTY A MEHTA,MR MANAN A SHAH	BHAGUBHAI VITTHALBHAI PATEL,	MR SP MAJMUDAR,MR VIMAL A PUROHIT
2734	AO/86/2013	20/06/2014	SUVIDHA COTTON LIMITED THROUGH DIRECTOR ASHISHKUMAR,	MR BHARAT JANI	UMIYA COTTON INDUSTRIES (PARTNERSHIP FIRM),	(MR PARESH M DARJI)
2735	AO/87/2013	18/04/2013	DHARMENDRABHAI RANCHHODBHAI TILARA,	(MR KAMAL M SOJITRA)	JADEJA AJITSINH PRABHATSINH,KACHARABHAI ARJANBHAI TILARA (DECD)THROUGH LEGAL HEIRS,HIRUBEN KACHARABHAI,RAMJIBHAI KACHARABHAI,SAMJUBHAI KACHARABHAI,JIVRAJBHAI KACHARABHAI,LALJIBHAI KACHARABHAI,KANUBHAI KACHARABHAI,NIRUBEN DHIRUBHAI,KANTABEN KACHARABHAI,NIMUBEN KACHARABHAI,RAMESHBHAI KACHARABHAI,MANJULABEN KACHARABHAI,BHAGVANJI GORDHANBHAI PATEL,RAGHAVBHAI MOHANBHAI SORATHIYA,STATE OF GUJARAT,DISTRICT COLLECTOR	,MS PS PALMER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2736	AO/88/2013	5/8/2013	MANJURHUSSAIN MOHHMADISMAIL,MOHHMADSAJID RAHIMMIYA SHAIKH,FARIDBHAI AHMEDBHAI SHAIKH,MOHHMMADSAMIR RASOOLMIYA SHAIKH	MR RAXIT J DHOLAKIA,MR EJAZ M QURESHI	ABDULRAHIM ISMAILBHAI,MOHHMADFAROOK ISMAILBHAI,MOHHMADIBRAHIM ISMAILBHAI,MOHHMADYASIN ISAMILBHAI,MOHHMADSHAFI ISAMILBHAI,ZOHRABIBI DAUGHTER OF ISMAILBHAI PIRMAHOMMAD,SABERABIBI DAUGHTER OF ISMAIL BHAI,HAJRABIBI DAUGHTER OF ISMAILBHAI PIRMAHOMMAD,SHAMIMBANU DAUGHTER OF ISMAILBHAI PIRMAHMOMMAD,BILKISHBANU DAUGHTER OF ISMAILBHAI PIRMAHMOMMAD,SHAIKH HUSSAIN KHALKMIYA,IMTIYAZ KHALIKMIYA,ILLYASHUSAIN KHALIKMIYA,MOHHMADYUSUF KAHLIKMIYA,MUSTAKHUSSAIN KAHLIKLMIYA,AKHATARHUSSAIN KHALIKMIYA,JAKIRHUSSAIN KHALIKMIYA,RUKSHNABANU DAUGHTER OF KHALIKHUSAIN PIRMAOHMMAD,ANWARBANU DAUGHTER OF NOORMOHMMAD PIRMOHMMAD,REHANABANU DAUGHTER OF NOORMOHMMAD PIRMOHMMAD,MAHMEUDHUSSAIN GULAMNABI,MANJURHUSSAIN GULAMNABI,SABIRHUSSAIN GULAMNABI,HAFIZABIBI DAUGHTER OF GULAMNABI JAMALBHAI,SAIDABANU DAUGHTER OF GULAMNABI JAMALBHAI,HURBANU DAUGHTER OF GULAMNABI JAMALBHAI,RAZIYABANU DAUGHTER OF GULAMNABI JAMALBHAI,AYESHABANU DAUGHTER OF GULAMNABI JAMALBHAI,HIDYATKHAN HAMIDKHAN PATHAN,NASIRMIYA MOHHMADMIYA	NOTICE SERVED BY DS,MR MANISH M KAUSHIK
2737	AO/89/2013	3/2/2014	VIMLABEN DAUGHTER OF VITHALBHARTI GOSAI (DECD),HASMUKHGIR KANCHANGIR GOSAI THRO'DUSHYANTGIRI M GOSWAMI,PRAVINGIR KANCHANGIR GOSAI THRO'DUSHYANTGIRI M GOSWAMI,SANGITABEN KANCHANGIR GOSAI THRO'DUSHYANTGIRI M GOSWAMI,GITABEN DAUGHTER OF VITHALBHARTI JETHABHAI GOSAI AND WIDOW O,MANJULABEN DAUGHTER OF VITHALBHARTI JETHABHARTI GOSAI AND WI	MR ARPIT A KAPADIA	CHIMANBHAI VITHALBHARTI GOSAI (DECD) THROUGH LEGAL HEIRS,SUMITRABEN WIDOW OF CHIMANBHAI VITHALBHARTI GOSAI,KIRAN CHIMANBHAI GOSAI,RANJANBEN WIDOW OF VISHNUBHAI CHIMANBHAI GOSAI,PRIYA VISHNUBHAI GOSAI(MINOR) THRO'RANJANBEN V GOSAI,ANJALI VISHNUBHAI GOSAI(MINOR)THRO'RANJANBEN V GOSAI,GAYATRI VISHNUBHAI GOSAI(MINORTHRO'RANJANBEN V GOSAI,PRAKASH VISHNUBHAI GOSAI(MIN.)THRO'RANJANBEN V GOSAI,DIVYA VISHNUBHAI GOSAI(MINOR) THRO' RANJANBEN V GOSAI,ARVINDBHAI VITHALBHAI GOSAI (DECD) THROUGH LEGAL HEIRS,USHABEN WIDOW OF ARIVINDBHAI VITHALBHARTI GOSAI,JIGNESH ARVINDBHAI GOSAI,NILAM ARVINDBHAI GOSAI,KINNARI ARIVINDBHAI GOSAI,JAYANTIBHAI VITHALBHAI PATEL,MAHENDRABHAI VITHALBHAI PATEL,JAWAHARLAL MOTILAL SANGHVI,NITINBHAI JAWAHARLAL SANGHVI,ROHITBHAI JIVRAMBHAI PATEL	,NOTICE SERVED,MR PARTHIV B SHAH,MR HARNISH V DARJI
2738	AO/90/2013	12/3/2013	HINDUSTAN GUM AND CHEMICALS LIMITED THROUGH KISHANLAL S SONI,	MR SACHIN D VASAVADA	EXECUTIVE ENGINEER,	
2739	AO/91/2013	16/12/2013	CHANDRIKABEN D/O JIVANBHAI GOPALBHAI AND W/O ISHAWARBHAI GHE,	MR NM KAPADIA	BIPINBHIA JIVANBHAI TAILOR FORAT HIMSELF AND AS KARTA AND MA,BHARATBHAI PARSOTTAMBHAI GAJERA,JIVRAJBHAI SUKHABAHI DAMRA,CHHAGANBHAI MAVJIBAHI VAGHANI,ODHAVJIBHAI DHANJIBHAI MANGUKIYA	NOTICE SERVED BY DS,(MR AJ SHASTRI),MR DILIP L KANOJIYA

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2740	AO/93/2013	30/01/2014	SHRINATH ENTERPRISE REGISTERED PARTNERSHIP FIRM,TEJASBHAI CHIMANLAL MODI,BHAVNABEN RAJESH MODI	MR MEHUL SHARAD SHAH	VIPUL JASHVANTLAL SHAH,SMITABEN JASHVANTLAL SHAH,HINABEN JASHVANTLAL SHAH	RULE SERVED,MR VIBHUTI NANAVATI
2741	AO/94/2013	6/5/2013	DHRAM KALYANSINGH BHADUARIA AFFI.THRO'POA LUVKUASH D BHADU,	MS SANDHYA D NATANI	KRISHNA KUMAR BADSHASINGH BHADUARIA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
2742	AO/95/2013	20/06/2013	VINOD RAMESHBHAI OCHHVANI THROU.POA RAJESH KANIAYALAL OCHWAN,	MR NS SHEVADE	JAIKISHAN V CHAWALA,	
2743	AO/96/2013	17/11/2016	BRIJESH PARSOTTAMDAS UKANI (DECD)THROUGH LEGAL HEIRS,HETAL BRIJESHBAHI UKANI,PRIYA BRIJESHBHAI UKANI(MINOR)THROUGH HETAL B UKANI,VIHA BRIJESHBHAI UKANI (MINOR)THROUGH HETAL B UKANI	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	MOTILIBEN D/O BHANABHAI DHANJIBHAI,	RULE NOT RECD BACK
2744	AO/97/2013	12/3/2013	KAMBARALI RAJAKALI VOHRA THROUGH POA ZAKIR ISMAILBHAI,	MR PUSHPADATTA VYAS	HEMANTBHAI THAKORBHAI THAKKAR,THAKORBHAI V THAKKAR PARTNER OF PINAL PHARMACEUTICA,DAKSHABEN RAMESHBHAI THAKKAR	
2745	AO/98/2013	11/6/2013	KANTIBHAI JETHABHAI PATEL,	MR SALIM M SAIYED,MR DAXAY D PATEL	KANTIBHAI GIRDHARBHAI PATEL,VINUBHAI GIRDHARBHAI PATEL,DIPAKBHAI GIRDHARBHAI PATEL,MEHULBHAI SON OF SOMABHAI GIRDHARBHAI PATEL	MR YM THAKKAR
2746	AO/99/2013	30/06/2015	PINAKIN MANILAL PATEL,	MR VIKRAM J THAKOR,MR SUNIL S JOSHI	SOMABHAI BHUDARBHAI PATEL (DECD)THROUGH LEGAL HEIRS,KAMLABEN W/D OF SOMABHAI BHUDARBHAI PATEL,UMESHBHAI SOMABHAI PATEL,KOKILABEN DAUGHTER OF SOMABHAI PAETL AND WIFE OF MAHENDRABHA,PUSHPABEN DAUGHTER OF SOMABHAIPATEL AND WIFE OF DASHRATHBHAI,SAROJBEN SOMABHAI PATEL,PATEL DASHRATHBHAI RAMAMBHAI,GAURANGBHAI DASHRATHBHAI PATEL,KETANBHAI DASHRATHBHAI PATEL	,MS TRUSHA K PATEL,MR TATTVAM K PATEL
2747	AO/100/2013	23/09/2013	KIRITKUMAR AMRUTBHAI PATEL (DECD) THROUGH LEGAL HEIRS,PATEL PANNABEN WIDOW OF KIRITKUMAR AMRUTBHAI,PATEL BHAVINKUMAR KIRITKUMAR AMRUTBHAI,PATEL ANUSHREE KIRITKUMAR AMRUTBHAI,UPENDRAKUMAR KANTILAL PATEL,SANJAYKUMAR MANEKLAL PATEL,BABUBHAI SAMBHBHAI PATEL,MANIBHAI BHAKTIBHAI PATEL	MR HARNISH V DARJI,MR BHAVIN J SATWARA	DINESHKUMAR KANTILAL PATEL,JOITARAM JIVIDAS PATEL (DECD) THROUGH LEGAL HEIRS,RAIBEN WD/O JOITARAM PATEL,PRALADBHAI JOITARAM PATEL,RANCHODBHAI JOITABHAI PATEL,AMRATBHAI JOTIABHAI PATEL,RASIKBHAI JOITARAM PATEL (DECD)THROUGH LEGAL HEIRS,RASILABEN WIDOW OF RASIKBHAI PATEL,UJWAL RASIKBHAI PATEL,SONALBEN RASIKBHAI PATEL,PINKIBEN RASIKBHAI PATEL,KAMINIBEN RASIKBHAI PATEL,MAFATLAL JIVIDAS PATEL (DECD) THROUGH LEGAL HEIRS,SHANTABEN MAFATLAL PATEL,DAMODARDAS MAFATLAL PATEL,RAMANBHAI MAFATLAL PATEL,BALDEVBHAI MAFATLAL PATEL,RAMESHBHAI MAFATLAL PATEL,JAYABEN MAFATLAL PATEL,SUNITABEN MAFATLAL PATEL	,DS AFF.NOT FILED (N),MR JAGDHISH SATAPARA,MR KP CHAMPANERI
2748	AO/101/2013	30/04/2013	M/S GARUDA OVERSEAS THROUGH JITENDRAKUMAR MADANLAL,	(MR FB BRAHMBHATT)	GIGARAM M PATEL PROP.OF M/S RAJEWSHWAR METAL,	MR KALPESH C PATEL,MR RP MODI
2749	AO/102/2013	3/5/2013	AKASH ISHWARBHAI DESAI,	MR BS KHATANA	SANJAYBHAI NATHABHAI DESAI,	MR ANKIT SHAH

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2750	AO/103/2013	2/4/2014	KARSANBA D/O NATHUJI MADHUJI VAGHELA THROUGH POA RAOL MAHEN,	MR RJ GOSWAMI	JUGAJI NATHUJI VAGHEL (DECD) THROUGH LEGAL HEIRS,RANJITSINH JUGAJI VAGHELA,TAKHUJI NATHUJI VAGHEL(DECD) THROUGH LEGAL HEIRS,AMARBA TAKHUJI VAGHELA,CHHATRASINH NATHUJI VAGHELA (DECD)THROUGH LEGAL HEIRS,DHARMENDRASINH CHHTRASINH VAGHELA,NATVARSINH NATHUJI VAGHELA (DECD)THROUGH LEGAL HEIRS,MAHENDRASINH NATVARSINH VAGHELA,ARJUNSINH NATHUJI VAGHELA,NARENDRABHAI MAGANLAL PUROHIT,SHRIM DEVELOPERS A PARTNERSHIP FIRM,ANAND HASHMUKHBHAI PATEL PARNER OF SHRIM DEVELOPERS,VIJAYNARAYAN RAMESHKUMAR ZAJU DIRECTOR OF SHRIM SPA AND RESO	,NOTICE UNSERVED,MR HARSHIT S TOLIA,MS ANUJA S NANAVATI,MR PARTH S TOLIA
2751	AO/104/2013	18/09/2013	KASTURBHAI LALJIBHAI PATEL,BALWANTBHAI LALJIBHAI PATEL	MR SHITAL R PATEL	KANTIBHAI LALJIBHAI PATEL,LAND ACQUISITION OFFICER	,MR KARTIK V PANDYA
2752	AO/105/2013	8/4/2013	SHARADKUAMR MERAMANBHAI YADAV,HARIBHAI HANABHAI KOCHHELA,BABUBHAI RASHIGBHAI YADAV,JAYESHBHAI ARJANBHAI KHER	MR BM MANGUKIYA,MS BELA A PRAJAPATI	PARAGBHAI RAMNIKLAL SHIROYA THROUGH POA VARJANBHAI M SHAML,DAMODARBHAI KARSHANBHAI GOSIYA,JAYENDRABHAI KARSHANBHAI GOSIYA,AMRISHBHAI MANISHAKNER VYAS	,MR MEHUL S SHAH,(MR SURESHM SHAH)
2753	AO/106/2013	31/03/2014	AHMEDIBEGUM D/O HISABUDDIN SAIYED MUSTUFA (DECD) THROUGH MOH,	MR MANAN A SHAH	AZIZABIBI HAFIZUDDIN MUNSHI,SAJEDA SULTANA HAFIZUDDIN MUNSHI,NASREEN SULTANA HAFIZUDDIN MUNSHI,KUTBUDDIN HAFIZUDDIN MUNSHI,ZAHIRUDDIN HAFIZUDDIN MUNSHI,ANWARUDDIN HAFIZUDDIN MUNSHI,MOHAMMED ISMAIL KARABHAI,MARIAMBIBI ADAM BHULA,ISMAIL AHMED DESAI,STATE OF GUJARAT,CIRCLE OFFICER,DY.MAMLATDAR (REVENUE)	,MS PS PALMER,MR DILIP L KANOJIYA,MR. MV DHARANGAD
2754	AO/107/2013	15/07/2015	SHAMUBEN DUDABHAI JADVANI,LAXMIBEN DUDABHAI JADVANI,DAVALBEN DUDABHAI JADVANI,SHANTUBEN DUDABHAI JADVANI,SHIVUBEN DUDABHAI JADVANI,KASTURBEN DUDABHAI JADVANI,MANEKBEN DUDABHAI JADVANI	MR BM MANGUKIYA,MS BELA A PRAJAPATI	JAMNABEN DUDABHAI JADVANI WD/ODUDABHAI ZAVERBHAI JADVANI,RAVJIBHAI DUDABHAI JADVANI,MADHVIBEN VALLABHBHAI JADVANI,MAKODBHAI DUDABHAI JADVANI (DECD)THROUGH LEGAL HEIRS,LABHUBEN MAKODBHAI JADVANI,HARESHBHAI MAKODBHAI JADVANI,SUMITABEN MAKODBHAI JADVANI,NITABEN MAKODBHAI JADVANI,SURESHBHAI JERAMBHAI DHARI,JAYENDRASINH GHANSHYAMSINH GOHIL,PRAMODSINH GHANSHYAMSINH GOHIL,STATE OF GUJARAT THRO'CHIEF SECRETARY,MAMLATDAR,MANDVA GRAM PANCHAYAT,RAJUBHAI PARSOTTAMBHAI BHUNGALIYA	,GOVERNMENT PLEADER,NOTICE SERVED,MS MEGHA JANI,MR NIKHIL S VYAS
2755	AO/108/2013	11/7/2013	RAVINDRABHAI VALJIBHAI GOHEL,	MR ABDUL K SHAIKH	BRANCH MANAGER,H.D.B. FINANCE SERVICE LTD.,	NOTICE SERVED
2756	AO/109/2013	27/08/2013	DINESHBHAI DEVJIBHAI VORA,	MS MEGHA JANI	BABUBHAI PRABHUDAS PATEL,	MR ABHAYKUMAR P SHAH
2757	AO/110/2013	1/4/2013	ANANTRAI & SONS,	MR DIPAK H SINDHI	DAS PENDAWALA A PARTNERSHIP FIRM,DAS PENDAWALA FOODS PVT LTD	DR RAJESH H ACHARYA
2758	AO/111/2013	8/5/2014	PRADEEPBHAI BHANABHAI PATEL,PRAKASHBHAI BHANABHAI PATEL,BIPINBHAI BHANABHAI PATEL,RAMNIKLAL KHANDUBHAI DESAI,BHARTIBEN KHANDUBHAI,RAMILABEN KHANDUBHAI,MAHESHBHAI ALIA MAHENDRABHAI S/O SHANTABEN GOPALJI DESAI,RAMESHBHAI S/O LALITABEN MAGANBHAI DESAI,HARSHABEN D/O LALITABEN MAGANBHAI DESAI,GIRISHBHAI S/O LALITABEN MAGANBHAI DESAI	(MR PRABHAV A MEHTA)	GIRENDRABHAI RAMNIKLAL SHAH,BANKIMCHANDRA RAMESHBHAI NAYAK,PRAKASHBHAI RAMESHBHAI NAYAK,BHASKARBHAI RAMESHBHAI NAYAK,PARIMAL B NAYAK,NILESHBHAI SHUKLA	NOTICE SERVED,MR HARSHADRAY A DAVE

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2759	AO/112/2013	21/03/2013	RAVI RAJAN TYAGI,MANOJ N MORKAR	MR. RADHESH Y VYAS,MR.AKASH J PANDYA	KANTIBHAI J GANDHI,SHAILESH I RABARI	
2760	AO/113/2013	11/9/2013	MOHAMMAD FAROOK MOHAMMAD ALAM VORA,	MR MHM SHAIKH	JAMALBHAI MOHAMMADBHAI MANSURI,HAMIDHUSSAIN JAMALBHAI MANSURI,RASHID AHMED GULAM AHMED MANSURI	MR MEHUL S SHAH,(MR SURESHM SHAH)
2761	AO/114/2013	18/07/2013	JAGANNATH MAHAVIRPRASAD JAIN,	MS MEENA VYAS	THE GENERAL MANAGER,THE ADMINISTRATOR S K BRAMBHATT	MR PUSHPADATTA VYAS,VIRAL K SHAH
2762	AO/115/2013	24/09/2013	SURESHSINH BHIKHASINH RAJPUROHIT,	(MR HIREN R SHARMA),(MS. SEJAL A DAVE)	AMINABEN REHMANBHAI MANSURI,JUBEDABEN REHMANBHAI MANSURI	NOTICE SERVED BY DS,MS SANDHYA D NATANI
2763	AO/116/2013	29/08/2013	BHIKHABHAI RAVAJIBHAI LATHIYA,	MR MUKESH A PATEL	MANAJIBHAI SHAMAJIBAHI KALATHIYA,	THAKKAR AND PAHWA ADVOCATES
2764	AO/117/2013	23/08/2013	PRAKASH MANOJKUMAR DHOLANI,	MS BHAVIKA H KOTECHA	MANOJ KHANCHAND GURBANI,	MR KIRANKUMAR R DAVE,MR L V MANSINGHANI
2765	AO/118/2013	21/04/2014	HEMANT MUKUNDBHAI RAVAL,	MR HITESH S PADHYA,MR.VISHAL J DAVE	UMESHBHAI MAGANBHAI AMIN,	MR DAXESH T DAVE
2766	AO/119/2013	9/4/2013	KALURAM PRABHUJI RAVAL,	MS TEJAL K SHAH,HCLS COMMITTEE	ADMINISTRATIVE OF JEKORBHAI CHAMBER ASSOCIATION,	MR APURVA R KAPADIA
2767	AO/120/2013	18/06/2013	MOGICHABHAI NIMBABHAI VASAVA,	MR ASHISH H SHAH	RUSTOMBHAI GAMBHIRBHAI VASAVA,VIKRAMBHAI GAMBHIRBHAI VASAVA,DARBAR BHIMSINGH VASAVA,BAHADUR BHIMSINGH VASAVA,BHARAT BHIMSINGH VASAVA,ABEYSINGH HURIYABHAI VASAVA,PRATAP HURIYABHAI VASAVA,PHULSINH HURIYABHAI VASAVA,HURIYA CHAGDA VASAVA	,MR DAIFRAZ HAVEWALLA
2768	AO/121/2013	21/04/2014	MANISHKUMAR ABHASINH PARMAR,	MR ASPI M KAPADIA	GAMBHIRSINH HAMIRSINH KHER,CHANDABEN WIFE OF GAMBHIRSINH HAMIRSINH KHER AND DAUGHTER OF,JAYENDRASINH GAMBHIRSINH KHER,JANAKKUMAR GAMBHIRSINH KHER	,MR ANKIT SHAH
2769	AO/123/2013	17/12/2019	DHARMESHBHAI RAJNIKANTBHAI MAHETA,NITINBHAI GORDHANBHAI BHANANGJI	ADVOCATE NOTICE SERVED,MR SANDEEP R LIMBANI	PARSHOTTAMBHAI HIRABHAI PATEL,BHARATKUMAR NANJIBHAI	MS TRUSHA K PATEL,MR TUSHAR L SHETH
2770	AO/124/2013	30/09/2013	NAKODA LOGISTICS PVT LTD EARLIER KNOWN AS M/S ARHAM TRA,	(MR UTKARSH B JANI)	THE BRANCH MANAGER,RAJENDRASINH JADEJA,THE REGIONAL TRASNPORT OFFICE THROUH RTO OFFICER,THE GOVERMENT OF GUJARAT,INDIA MACHINE MART	,MR DHARMESH V SHAH,MR LALIT M PATEL,BHARGAV KARIA & ASSO
2771	AO/125/2013	1/4/2013	DEVENDRA DAHYABHAI PATEL DECD.THRO HEIRS,GITABEN DEVENRA PATEL WD/O DEVENRA DAHYABHAI PATEL,SIMIT, SON OF DECD.DEVENDRA DAHYABHAI PATEL	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SURYAKANT PANACHAND SHAH,	MR.D K.PUJ
2772	AO/126/2013	21/02/2014	SURESH RATILAL THAKKAR,	MR SANDIP M PATEL	PRITESH PARSOTTAM ATHA,BHARTI PRITESH ATHA,PUSHPABEN KARAMSI THAKKAR,VINOD RAGHAVJI THAKKAR	RULE SERVED,(MR NALIN K THAKKER)
2773	AO/127/2013	29/06/2015	SHERBANU MAMADMIYA BUKHARI,	(MR VIVEK N MAPARA)	MOHAMMADMIYA BAVAMIYA,NOORMIYA BAVAMIYA,NIYAMATBEN BAVAMIYA,BHAGVANJIBHAI PETHRAJBHAI GADA,KHIMABHAI JIVABHAI GORANIYA	NOTICE SERVED BY DS,RULE SERVED,MR SP MAJMUDAR
2774	AO/129/2013	16/07/2018	PRAVINBHAI DAHYABHAI PATEL,HITENDRA RATILALBHAI	MR AMAR D MITHANI	MADHUSUDAN VASUDEVBHAI BHATT (DECD)THROUGH LEGAL HEIRS,JAYESHKUMAR MADHUSUDANBHAI BHATT,VIPULKUMAR MADHUSUDANBHAI BHATT,HANSABEN MADHUSUDANBHAI BHATT WIFE OF ASHOKUMAR O SHASHTRI,ANILABEN MADHUSUDANBHAI BHATT WIFE OF YOGESHKUMAR V VYAS,ALKABEN MADHUSUDANBHAI BHATT WIFE OF GIRISHKUMAR V KSHTRIYA,ABDUL RAHIM HAJI YAKUBBHAI GUDALA	,MR MEHUL S SHAH,MR VIJAL P DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2775	AO/130/2013	28/06/2013	ARIHANT CHEMICALS A PARTNERSHIP FIRM THROUG PART,BINABEN GAUTAMBHAI DESAI	MR TARAK DAMANI	PANCHSHEEL INTERMEDIATES,DOLATRAI RANCHHODJI NAIK,GAUTAMBHAI RANCHHODJI DESAI,NARENDRA KANTILAL SHAH GURUKRUPA, GROUND FLOOR,RAJESH KANTILAL SHAH,SHARDABEN DOLATRAI NAIK PARTNER OF M/S ARIHANT CHEMICA	
2776	AO/131/2013	1/4/2013	PRADYTKUMAR NAVTAMLAL SHAH THROUGH NALINIBEN PRADHUTKUMAR,JAIDEEP PRADHUTKUMAR SHAH,NILESH PRADHUTKUMAR SHAH	MR ASHISH M DAGLI	SHAILESH NAVTAMLAL SHAH,SHANTABEN NAVTAMLAL SHAH (DECD)THROUGH LEGAL HEIRS,SHAILESH NAVTAMLAL SHAH,USHABEN NAVTAMLAL SHAH,PUNABEN NAVTAMLAL SHAH (DECD) THROUGH LEGAL HEIRS,MITUL VIRESH SHAH,SHITALKUMAR MADHUBHAI MEHTA,USHABEN NAVTAMLAL SHAH,PUNABEN NAVTAMLAL SHAH THROUGH LEGAL HEIRS,MITUL VIRESH SHAH,SHITALKUMAR MADHUBHAI MEHTA,BANK OF MAHRASHTRA THROUGH BRANCH MANAGER	
2777	AO/133/2013	31/03/2014	GOPAL KANAIYALAL LABHA,GAURIBEN GOPALBHAI LABHA	MR YASH N NANAVATY	PROPRIETOR OF THE M/S MASTER ELECTRONIC & ELECTRICLE JAYESHB,SURAT MUNICIPAL CORPORATION A LOCAL AUTHORITY	NOTICE SERVED BY DS,MS SONAL D VYAS
2778	AO/134/2013	22/10/2013	GREEN GUJARAT CONSULTANCY PVT LTD THROUGH EXECUTIVE DIRECTOR,	MR KV SHELAT	PURANCHAND SADHURAM CHIB (DECD)THROUGH LEGAL HEIRS,SONAKABEN BHAVESHBHAI BHATIYA,BHAVESHBHAI BHATIYA	,MR JIGAR P RAVAL
2779	AO/137/2013	7/3/2019	MEPABHAI BHAGVANBHAI BHARVAD (DECD)THROUGH LEGAL HEIRS,LAXMIBEN MEPABHAI BHAGVANBHAI BHARVAD,GEETABEN MEPABHAI BHARVAD,JAMNABEN MEPABHAI BHARVAD,JABUBEN MEPABHAI BHARVAD,TEJALBEN MEPABHAI BHARVAD,NEETABEN MEPABHAI BHARVAD,SURAJ MEPABHAI BHARVAD,MUMABHAI BHAGVANBHAI BHARVAD (DECD)THRO'LEGAL HEIRS,RAMUBEN W/O MUMABHAI BHAGVANBHAI BHARVAD,RAIJIBHAI MUMABHAI BHARVAD,SAGRAMBHAI MUMABHAI BHARVAD,KARMALBHAI MUMABHAI BHARVAD,DHULIBEN MUMABHAI BHARVAD	MR SIRAJ R GORI	NAYANKUMAR MADHUSUDHAN MAJMUDAR,NARENDRAKUMAR CHANDULAL MAJMUDAR,HASMUKHLAL CHANDULAL MAJMUDAR,BHUPENDRABHAI CHANDULAL MAJMUDAR,SHOBHANABEN NAYANKUMAR MAJMUDAR,PRATIKBHAI NAYANKUMAR MAJMUDAR,HETALIBEN NAYANKUMAR MAJMUDAR,NITI ASSOCIATES, A JOINT PARTNERSHIP FIRM,NARENDRAKUMAR SAMPRITLAL SHAH,RASHMIBHAI BABUBHAI SONI,SHRIMATI NITABEN RASHMIBHAI SONI,AANAL RASHMIBHAI SONI,NILANG PUSHPAKANTBHAI SHAH,PRAVINBHAI KANAIYALAL KHANDELWALA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR NIRAD D BUCH,MR PRADIP J PATEL
2780	AO/138/2013	7/3/2019	MEPABHAI BHAGVANBHAI BHARVAD (DECD)THROUGH LEGAL HEIRS,LAXMIBEN W/O MEPABHAI BHAGVANBHAI BHARVAD,GEETABEN MEPABHAI BHARVAD,JAMNABEN MEPABHAI BHARVAD,JABUBEN MEPABHAI BHARVAD,TEJALBEN MEPABHAI BHARWAD,NEETABEN MEPABHAI BHARVAD,SURAJ MEPABHAI BHARVAD,MUMABHAI BHAGVANBHAI BHARVAD (DECD)THRO'LEGAL HEIRS,RAMUBEN W/O MUMABHAI BHAGVANBHAI BHARVAD,RAIJIBHAI MUMABHAI BHARVAD,SAGRAMBHAI MUMABHAI BHARVAD,KARMALBHAI MUMABHAI BHARVAD,DHULIBEN MUMABHAI BHARVAD	MR SIRAJ R GORI	NAYANKUMAR MADHUSUDHAN MAJMUDAR,NARENDRAKUMAR CHANDULAL MAJMUDAR,HASMUKHLAL CHANDULAL MAJMUDAR,BHUPENDRABHAI CHANDULAL MAJMUDAR,SHOBHANABEN NAYANKUMAR MAJMUDAR,PRATIKBHAI NAYANKUMAR MAJMUDAR,HETALIBEN NAYANKUMAR MAJMUDAR,NITI ASSOCIATES, A JOINT PARTNERSHIP FIRM,NARENDRAKUMAR SAMPRITLAL SHAH,RASHMIBHAI BABUBHAI SONI,SHRIMATI NITABEN RASHMIBHAI SONI,AANAL RASHMIBHAI SONI,NILANG PUSHPAKANTBHAI SHAH,PRAVINBHAI KANAIYALAL KHANDELWALA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR NIRAD D BUCH,MR PRADIP J PATEL
2781	AO/139/2013	3/5/2013	SANGAM PRINTS LTD THROUGH DIRECTOR SURESHKUMAR S,SURESHKUMAR SHYAMSUNDER AGRAWAL DIRECTOR & AUTHORISED PERSON	MR MATAFER R PANDE	ARMAN INDUSTRIES PVT LTD THRO'DIRECTOR OF THE COMPANY,JUGALKISHOR RAMRATAN BHUTRA DIRECTOR & AUTHORIZED PERSON O	
2782	AO/140/2013	22/07/2016	BHAGIRATHSINH RAJENDRASINH ZALA,	MS PS PALMER	BHIKHUBHA DAJUBHA RANA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2783	AO/141/2013	6/1/2015	PUNJABAPU K VALA,DEVIBA DAUGHTER OF PUNJABAPU,GAYATRIBA DAUGHTER OF PUNJABAPU	VIRAL K SHAH	AYISHUBEN MAYUDDIN SHAIKH KAZI(DECD)THROUGH GULABMAYUDDIN SH,HAMIDABEN GULAM MAYUDDIN SHAIKH KAZI,SHAKINABEN GULAM MAYUDDIN SHAIKH KAZI,HAFIDA GULAM MAYUDDIN SHAIKH KAZI,SAJID GULAM MAYUDDIN SHAIKH KAZI,SULEMAN GULAM MAYUDDIN SHAIKH KAZI,SABIR GULAM MAYUDDIN SHAIKH KAZI	NOTICE SERVED,MR HRIDAY BUCH
2784	AO/142/2013	6/1/2015	PUNJABAPU K VALA,	VIRAL K SHAH	MOHD.HUSSAIN FAIZUDDIN SHAIKH KAZI,INDUBEN DWARKADAS	MR HRIDAY BUCH,MR HARDIK D MUCHHALA
2785	AO/144/2013	21/03/2014	NANCY WILFREDBHAI CHAUHAN,	MR KV SHELAT	ANIL RATILAL CHRISTIAN,DENA BANK	MR PRANAV G DESAI,(MR PRANAV S DAVE),MR SHIVANG M SHAH
2786	AO/145/2013	8/4/2013	BHARATBHAI AMBALAL PATEL,	MR DEEP D VYAS	BHUMIBEN ALIAS SONALBEN KALPITBHAI PATEL SHARAJ FARM,,BANK OF BARODA,STATE BANK OF INDIA	,MR PRANAV G DESAI,(MR MB GANDHI),MR RAMESH D DEVNANI,MR CHINMAY M GANDHI
2787	AO/150/2013	25/07/2013	SUJIT SEVANTILAL MEHTA,	MR ARPIT A KAPADIA	RATILAL MAGANLAL DESAI,LILAWATIBEN RATILAL DESAI,BALDEVBHAI RATILAL DESAI	NOTICE SERVED,MS.DILBUR CONTRACTOR
2788	AO/151/2013	24/01/2017	CHAUHAN JAVARALI MITHAMIYA,	MR M T SAIYAD	CHAUDHARY HARESHKUMAR LAVJIBHAI,PATEL RAMESHBHAI BHIKHABHAI,CHAUHAN HAJIKHAN MITHAMIYA,CHAUHAN MUSEKHAN MITHAMIYA	NOTICE SERVED,MR YV BRAHMBHATT
2789	AO/152/2013	10/10/2013	PRADYUTKUMAR NAUTAMLAL SHAH (DECD)THROUGH LEGAL HEIRS,NALINIBEN PRADYUTKUMAR SHAH,JAYDEEP PRADYUTKUMAR SHAH,NILESH PRADYUTKUMAR SHAH	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHAILESHBHAI NAUTAMLAL SHAH,SHANTABEN NAUTAMLAL SHAH (DECD)THROUGH LAGAL HEIRS,SHAILESHBHAI NAUTAMLAL SHAH,USHABEN NAUTAMLAL SHAH,PURNABEN NAUTAMLAL SHAH (DECD)THROUGH LEGAL HEIRS,MITUL VIRESH SHAH,SHITALKUMAR MADHUBHAI MEHTA,USHABEN NAUTAMLAL SHAH,PURNABEN NAUTAMLAL SHAH (DECD)THROUGH LEGAL HEIRS,MITUL VIRESH SHAH,SHITALKUMA MADHUBHAI MEHTA,BANK OF MAHARASHTRA	,NOTICE NOT RECD BACK,NOTICE SERVED,MR HASIT H JOSHI,HASURKAR ASSOCIATES
2790	AO/153/2013	6/5/2013	JAGDISHKUMAR RAMAJI PRAJAPATI,	MR SATYAM Y CHHAYA	JITENDRAKUMAR SONAJI PRAJAPATI,PAKHRIBEN WD/O RAMAJI SONAJI PRAJAPATI,KANIYALAL RAMAJI PRAJAPATI,MOHANLAL RAMAJI PRAJAPATI,KISHANLAL RAMAJI PRAJAPATI	
2791	AO/154/2013	10/10/2013	DANDI SALT PVT LTD,RAM NIWAS HUKAM CHAND GUPTA DIRECTOR, M/S DANDI SALT PVT L,NEERAJ KUMAR AGGARWAL DIRECTOR,M/S DANDI SALT LTD,CHIRAI SALT(INDIA)PVT LTD	MR HARSHADRAY A DAVE	INDO BRINE INDUSTRIES LTD,	MR PRATIK Y JASANI
2792	AO/155/2013	10/12/2013	ALKABEN JITENDRABHAI MANKAD,	MR DEVDIP BRAHMBHATT	KALPESHKUMAR BHARATKUMAR MANKAD,MANGONYA CHIRAG MEHTA,RATNA BHARATBHAI MANKAD,ATMAJA TUSHARBHAI TRIVEDI	,MR UDAYAN P VYAS
2793	AO/156/2013	5/4/2016	ASHOKBHAI LIMBABHAI KHUNT,SMT.PARVATIBEN DAMJIBHAI KHUNT,PARSHOTTAM BACHUBHAI RAIYANI,SMT.JAYABEN GOVINDBHAI PATEL	MR PRATIK Y JASANI	MANSUKHBHAI RAVJIBHAI RAMANI,SUPER METALS	MR RP MODI
2794	AO/161/2013	3/5/2013	ZAKIR YUSUF RANGREZ,	MR MIG MANSURI	ASFAK RAJAKBHAI MEMON,IBRAHIM ABDUL HAIYA VACHIYAT,ISMAIL MOHAMMED SAYYED PATEL	
2795	AO/163/2013	8/8/2013	DIGVIJAY HARNI PROPERTIES PVT.LTD.THRO.AUTHORISED DIRECTOR,	MR PM LAKHANI,MRS R P LAKHANI,MR .B A PATEL,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI	MAHESHBHAI ARVINDBHAI KOTHARI,AKSHAYBHAI ARVINDBHAI KOTHARI,BABUBHAI RAMJIBHAI PATEL,RAMESHBHAI MANILAL PATEL,DEVELOPER OF SIDDHARTH LIFE STYLE HOMES B.R.PATEL CORPORATIO	NOTICE SERVED BY DS,MR HARSHIT S TOLIA,MR PARTH S TOLIA

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2796	AO/164/2013	12/4/2018	JAYDEVSINH BHIMDEVSINH GOHIL PARTNER OF RADHE INFRASTUCTURE,PARULBEN KIRITSINGH JADAV PARTNER OF RADHE INFRASTRUCTURES	MS MEGHA JANI	ATULBHAI RANCHODBHAI PATEL,NIRUBHAI RANCHODBHAI PATEL	RC JANI & ASSOCIATE
2797	AO/165/2013	14/07/2014	GULABHUSSAIN YUSUFKHAN BALUCHI,	MR SATYAM Y CHHAYA	MOHAMMAD KHAN NATTHE KHAN,HASEENA MOHAMMAD KHAN,MOHAMMAD ILIYAZ GULAM MAIYUDDIN MALEK,MOHAMMAD ILIYAS SHEIKH	NOTICE SERVED BY DS,SERVED BY AFFIX(N),MR DILIP L KANOJIYA
2798	AO/166/2013	27/06/2014	SHAILESHBHAI ISHWARBHAI PARMAR,	HCLS COMMITTEE,MR PV PATADIYA	RAHUL RUPKISHOR AGRAWAL,RUPKISHOR BADRIPRASAD AGRAWAL,SURESHBHAI KALABHAI PARMAR,RAMANBHAI KALABHAI PARMAR,JETHIBEN KALABHAI PARMAR,LAXMIBEN KALABHAI PARMAR,HASUMATIBEN KALABHAI PARMAR,ISHWARBHAI KALABHAI PARMAR (DECD) THROUGH LEGAL HEIRS,URMILABEN WD/O ISHWARBHAI KALABHAI PARMAR,GIRISHBHAI ISHWARBHAI PARMAR,ASHVINBHAI ISHWARBHAI PARMAR,KAUSHIKBHAI ISHWARBHAI PARMAR,JAYESHBHAI ISHWARBHAI PARMAR	,NOTICE SERVED,MR DEVARSHI C SHAH
2799	AO/167/2013	30/11/2013	G.M.BELL HEALTH CARE PVT.LTD.,	(MR FB BRAHMBHATT)	UNIVERSAL SKIN IMPEX PVT. LTD.,	MR ARPIT A KAPADIA
2800	AO/168/2013	21/08/2013	RATILAL LAVJIBHAI PATEL,	MR MK VAKHARIA	ASHWINKUMAR BALDEVBHAI PATEL,	MR VIVEK V BHAMARE
2801	AO/169/2013	10/9/2013	MINABEN RAMESHBHAI GONDALIYA,RAMESHBHAI SUNDARDAS GONDALIYA	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	SUNDARDAS BHIMDAS GONDALIYA,	(MR SANDEEP N BHATT)
2802	AO/170/2013	25/04/2013	SHANTABEN RAMAJI HOTHAJI,	MS ABHA B MAKWANA	ASHWINBHAI KANUBHAI PATEL,NILESH RAMANLAL VYAS,GIRISHKUMAR RAMANLAL VYAS	MR SHIRISH R PATEL
2803	AO/171/2013	28/06/2013	JAIMINI HIRENBHAI VYAS,		RAKESHBHAI SHAH,HEMENDRABHAI VORA,MEENA HEMENDRABHAI VORA	
2804	AO/172/2013	6/4/2016	URMILABEN DINESHBHAI LADUMOR,	MR SP MAJMUDAR,MR VIMAL A PUROHIT	BHARATBHAI MAVJIBHAI SAVALIYA,	NOTICE SERVED,MR MRUGEN K PUROHIT
2805	AO/173/2013	17/07/2013	RANCHHODBHAI DHANJIBHAI PATEL,RATUBEN W/O RANCHODBHAI DHANJIBHAI PATEL,SAVITABEN D/O. RANCHODBHAI DHANJIBHAI PATEL,BHANUBEN D/O. RANCHODBHAI DHANJIBHAI PATEL,SUDHABEN D/O. RANCHODBHAI DHANJIBHAI PATEL,TARABEN D/O.RANCHODBHAI DHANJIBHAI PATEL,DEVILABEN D/O. RANCHODBHAI DHANJIBHAI PATEL	MS. SHAILI A KAPADIA	DEVCHANDBHAI PARBHUBHAI (DEC.)THRO.LR'S RAMESHBHAI DEVCHANDB,NATWARBHAI PARBHUBHAI,JAYESHBHAI NATWARBHAI,RANJITRAI CHANDRASHANKAR JOSHIP.O.A RAMESH DEVCHAND PATEL,MAHADEVBHAI D.DESAI,SHIRISHBHAI THAKORBHAI NAYAK KARTA OF H.U.F.,VIKRAMBHAI PANKAJBHAI PATEL,MINABEN RAMESHBHAI DESAI,BALVANTBHAI MOHANJI DEASI,ARUNBHAI LAVJIBHAI GADIYA,JAGDISHBHAI LABHUBHAI GADIYA,BHARATBHAI VANMALI PATEL,PRAVIN THAKORBHAI NAROLA,MANUBHAI PARBHUBHAI PATEL(HUF),JITESH YOGESHBHAI PATEL,NIRMALABEN@ NIRUBEN MAHENDRA PATEL,MANOJBHAI BHASKARBHAI DESAI,SANJAYBHAI MANUBHAI PATEL,MINABEN @ SMITA H PATEL D/O MANUBHAI P PATEL,JYOTSANABEN SURESHBHAI PATEL,MOHANBHAI RAMJIBHAI MUNJANI,VIREN GANESHBHAI MUNJANI,JAYESHBHAI DEVCHANDBHAI MUNJANI	,MR MANAN A SHAH

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2806	AO/174/2013	21/10/2019	GANESH CO.OPT HOUSING SOC.LTD.THROUGH ITS PRESIDENT,GANESH CO.OPT HOUSING SOC.LTD.THROUGH ITS MANTRI	MR SP MAJMUDAR	BUDHIYABHAI SOMABHAI KHALASI DECD THROUGH HEIRS,HANSABEN W/O BUDHIYABHAI KHALASI,CHINTANBHAI BUDHIYABHAI KHALASI,ANKITBHAI BUDHIYABHAI KHALASI,PRATIKBHAI BUDHIYABHAI KHALASI,JITESHBHAI BUDHIYABHAI KHALASI,RAMANBHAI BHANABHAI PATEL,NATWARBHAI BHANABHAI PATEL,JIKIBEN @ KUWARBEN WD/O DEC. PRABHUBHAI BHANABHAI,MANISHABEN HASMUKHBHAI PATEL D/O PARBHAUBHAI BHANABHAI PATE,GEETABEN PARBHAUBHAI PATEL D/OPARBHAUBHAI BHANABHAI PATEL,MAYABEN JAYANTIBHAI PATEL D/O.PARBHAUBHAI BHANABHAI PATEL,DAKSHABEN PRAVINBHAI PATEL D/OPARBHAUBHAI BHANABHAI PATEL,KALAVATIBEN NAGINBHAI PATEL D/O.PARBHAUBHAI BHANABHAI PATEL	,MR ASPI M KAPADIA
2807	AO/175/2013	3/4/2014	DHARMESH MANILAL PATEL,PRITIBEN MANILAL PATEL,ALPABEN MANILAL PATEL	(MR VM PANCHOLI)	SHANTILAL RAMJIBHAI GALA,PRABHAT MALJIBHAI DESAI,BHARATBHAI AMRUTBHAI PATEL,BABUBHAI HIRABHAI DESAI,BHAVIN INDRAJEET PARIKH,CHIRAG JAYRAMBHAI DESAI,PRABHUDAS AMBALAL PATEL	MR SHITAL R PATEL
2808	AO/176/2013	14/07/2015	PARBATBHAI KOYABHAI SOLANKI,PRATAPBHAI KOYABHAI SOLANKI,ARVINDBHAI KOYABHAI SOLANKI,GOPALBHAI KOYABHAI SOLANKI,USHABEN D/O KOYABHAI JIVANBHAI AND W/O SHANTILAL CHAUHAN	MR SP MAJMUDAR	BALVANTSINH FATEHSINH CHAUHAN,THAKORBHAI KOYABHAI SOLANKI (DECD)THROUGH LEGAL HEIRS,DAMAYANTIBEN WD/O THAKORBHAI KOYABHAI SOLANKI,JITENDRAKUMAR THAKORBHAI KOYABHAI SOLANKI,PADMABEN THAKORBHAI KOYABHAI SOLANKI,JAMIYATBHAI KOYABHAI SOLANKI (DECD)THROUGH LEGAL HEIRS,DHANSUKHBHAI JAMIYATBHAI SOLANKI,LAXMIBEN D/O KOYABHAI JIVANBHAI AND W/O KALIDAS CHAUHAN,CHANDRAKANT KALIDAS CHAUHAN,JIGNESH KALIDAS CHAUHAN,NAYANTARA KALIDAS CHAUHAN,ASHOKBHAI AMBUBHAI GOHIL,SHARDABEN ASHOKBHAI GOHIL,JAIMINBHAI ASHOKBHAI GOHIL,JALPABEN ASHOKBHAI GOHIL,KAMLESHBHAI AMBUBHAI GOHIL	NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR RAXIT J DHOLAKIA
2809	AO/177/2013	5/9/2013	PARMANAND BOTARAM,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	AHMEDABAD MUNICIPAL CORPORATION,PARASRAM ODHARAM,LAXMAN RAMCHAND,DEEPCHAND TUKNAMAL,MANILAL BHAGCHANDRA,AMRUTLAL GANGARAM,LAL LAXMANDAS,KAMAL RAMCHAND,GOPICHAND GULABRAI,MADHARMAL DEVANDAS,JARAMDAS NANUMAL,ASHOKKUMAR JERAMDAS,GORDHANDAS MORLIDHAR,LILARAM AMRUMAL,SHYAMLAL KISHANCHAND,KALIDAS DANJIBHAI,SABUMAL BHAVANDAS,MANHAR AHMEDKHAN,MUNHAR AHMEDKHAN,BACHUBHAI MOTILAL,KANTIBHAI VIRCHAND,NARESHBHAI KANTIBHAI,HARISH LALCHAND,BHAGWANDAS GABHARAM,JOGANSING HANSRAJ,JITENDRASING MALKINSING,SAJNESH,VISHNU PARMANAND,LAXMAN BHAVANDAS,SURESH ARJANDAS,RAMESH BULCHAND,JAYAV NARAINDAS,LAXMAN DEVUMAL,AMAR ARJANDAS	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR HIMANSHU K PATEL
2810	AO/178/2013	14/08/2013	JAGRUTIBEN VIJAYBHAI PATEL,VIJAYBHAI NARANBHAI PATEL	MR MM SAIYED	JAVIA NATHABHAI PARBATBHAI,	MR HRIDAY BUCH

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2811	AO/179/2013	5/9/2013	SUBHASH RAMESHCHANDRA VITHUBHA,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	AHMEDABAD MUNICIPAL CORPORATION,NANIKRAM LALCHAND,SHYAMSUNDAR THAWARDAS,THAKURDAS DHANOMAL,RAJESH NAVALMAL,NAVALMAL ARUTMAL & GURUMUKHDASGOKALDAS,KALABAI D/O.VASANDMAL,LALCHAND TEKCHAND,MANGHARAM BULCHAND,KHILOMAL MENGARAM,GOVINDRAM JESARAM,NARSOMAL KOKARMAL,HARDASMAL SEVAKRAM,INDERJITSINGH MAHENDRASINGH,MAHENDRASINGH BHUGSINGH,MR.SUBBARAO,MOHANLAL MAIDINOMAL,VASUMAL JETHANAND,VALLABHAI RATANSINGH MAKWANA,NAVNEETBHAI LALJIBHAI PATEL,SEVAKRAM TEKCHAND,PRAKASH SEVAKRAM,MAHESH SHYAMSUNDER,TAHILRAM JETHANAND,MEGHRAJ VIRUMAL,CHETANDAS HUKUMUTMAL,KANAIYAL KHEMCHAND	NOTICE SERVED,NOTICE UNSERVED,MR NIKUNT K RAVAL
2812	AO/180/2013	5/9/2013	KEWALRAM HARDASMAL SEWAKRAMANI,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	AHMEDABAD MUNICIPAL CORPORATION,NANIKRAM LALCHAND,SHYAM SUNDAR THAWARDAS,THAKURDAS DHANOMAL,RAJESH NAVALMAL,NAVALMAL AMRUTMAL & GURUMUKHDAS GOKALDAS,KALABHAI D/O.VASANDMAL,RAMESHCHANDRA VITHUBA,LALCHAND TEKCHAND,MANGHARAM BULCHAND,KHILOMAL MENGARAM,GOVINDRAM JESARAM,NARSOMAL KOKARMAL,INDERJITSINGH MAHENDRASINGH,MAHENDRASINGH BHUGSINGH,MR.SUBBARAO,MOHANLAL MAIDINOMAL,VASUMAL JETHANAND,VALLABHAI RATANSINGH MAKWANA,NAVNEETBHAI LALJIBHAI PATEL,SEVAKRAM TEKCHAND,PRAKASH SEVAKRAM,MAHESH SHYAMSUNDER,TAHILRAM JETHANAND,MEGHRAJ VIRUMAL,CHETANDAS HUKUMUTMAL,KANAIYALAL KHEMCHAND	NOTICE SERVED,NOTICE UNSERVED
2813	AO/182/2013	26/07/2013	DILIPBHAI HARILAL SHAH,RAJESHBHAI HARILAL SHAH THROUGH POA PRAVANBHAI HARILAL,SUMITRABEN WD/O.DEC.HARILAL DWARKADAS SHAH THROU POA PRAVAN,JYOTIBEN W/O DILIPBHAI HARILAL	MR JIGAR M PATEL	PREMILABEN W/O. DEC.RAJNIKANT HARILAL SHAH & LEGAL HEIR OF,LILESHBHAI RAJNIKANT SHAH LEGAL HEIR OF RAJNIKANT HARILA,RAKESHBHAI RAJNIKANT SHAH LEGAL HEIR OF RAJNIKANT HARILA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2814	AO/183/2013	13/08/2013	SHRI "SHASTRI HINDI VIDYALAYA"THROUGH TRUSTEES,HARISHARAN SARASWAT,ARJUNAPRASAD PANDEY,AJIT SETH,JAGDISH PANDEY,JITESH DAVE	MR PRABHAKAR UPADYAY	THE UNION OF INDIA THROUGH MINISTRY OF RAILWAY,THE DIVISIONAL RAILWAY MANAGER,DIVISIONAL RAILWAY MANAGER,THE DIVISIONAL (ESTATE) OFFICER	NOTICE SERVED,MR SIRAJ R GORI
2815	AO/184/2013	23/06/2014	AMARBEN@SAMARBEN LEGAL HEIRS &WD/O.OF DEC.RAMJIBHAI MANEKBHA,	MR SP MAJMUDAR	LAXMANJI BHIKAJI THAKOR,KANTABEN D/O.BHIKAJI KALAJI THAKOR,VIJAYBHAI HATHISING SHAH,KAMINI HATHISING SHAH,AADITIBEN VIJAYBHAI SHAH,RESHMABEN VIJAYBHAI SHAH,J.WHISTLING PROPERTIES & TARALPROPERTIES PRIVATE LIMITED	NOTICE SERVED BY DS,MR JIGAR M PATEL,MS VIDHI J BHATT
2816	AO/185/2013	11/3/2014	SITA JETHANAND MULCHANDANI,	MR NL RAMNANI	HARI MULCHAND BALWANI,THE BOARD OF TRUSTEES OF KANDLA PORT TRUST A BODY CORPORATE	MR DHAVAL D VYAS,MR BB GOGIA,MS KAJAL L KALWANI,MS MUSKAN A GOGIA

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2817	AO/186/2013	25/06/2013	SURESHBHAI RANCHHODBHAI PATEL,SANJAYBHAI RANCHHODBHAI PATEL,KANUBHAI BABALDAS PATEL,JAGDISHBHAI PUNJABHAI PATEL,GHANSHYAMBHAI BABALDAS PATEL,VIPULKUMAR RANCHHODBHAI PATEL,PIYUSHBHAI BHARATBHAI PATEL	MR AB MUNSHI	JAGDISHBHAI MAGANBHAI DESAI,MANGUBEN CHELAJI THAKOR,KHODAJI CHELAJI THAKOR FOR HIMSELF AND AS THE KARTA AND MANA,AMBABEN WIDOW OF JAVANJI CHELAJI,SITABEN JAVANJI,SARDARJI JAVANJI FOR HIMSELF AND AS THE KARTA AND MANAGER,ASHOKJI JAVANJI FOR HIMSELF AND AS THE KARTA NAD MANAGER,VISHNUBHAI PUNJABHAI PATEL,RAMESHBHAI NAGJIBHAI DESAI	NOTICE SERVED BY DS
2818	AO/187/2013	10/9/2013	MAHENDRA NANALAL KIKLAWALA,NAVINCHANDRA NANALAL KIKLAWALA	MR VIMAL M PATEL	KAMLESH BABULAL KARNAWAT,	NOTICE SERVED BY DS
2819	AO/188/2013	21/07/2014	JADAV CHHANABHAI DHULABHAI,	MR KEYUR A VYAS	THAKORJI TEMPLE THROUGH TEMPORARY TRUSTY PATEL AMRAT PRAHLAD,PATEL BABUBHAI KESHAVLAL,SADHU JAGDISHBHAI MATHURDAS,SADHU BHARATBHAI SARYURAM,SADHU RADHESHYAM SARYURAM	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),DELETED,BHARGAV KARIA & ASSO
2820	AO/189/2013	8/8/2013	MOHSIN HABIBKHAN MALEK,	MR KV SHELAT	'A'SANSKAR OWNERS ASSOCIATION (PALDI),MUKESH PARMANAND RUPANI,BHARAT DAYALJIBHAI TALSANIYA VICE PRESIDENT OF OPP.NO.1 ASS,BHUPATBHAI KALIDAS PATEL SECRETARY OF OPP.NO.1 ASSO.,RASIKBHAI KALYANBAHI MARU DIRECTOR OF OPP.NO.1 ASSO.,NIRAV PARKASHCHANDRA JOSHI DIRECTOR OF OPP.NO.1 ASSO.,RAJESHBHAI NAGJIBHAI GAJJAR DIRECTOR OF NO.1 ASSOCITION,UPENDRABHAI HIMATLAL THAKKAR DIRECTOR OF OPP.1 ASSOCITION	NOTICE SERVED BY DS,MR MANAV A MEHTA
2821	AO/190/2013	23/06/2015	RUBABBEN SIRAJBHAI RAJA,	MR MTM HAKIM	RANA PRATAPSANG KESRISANT,RANA GULAMNABI KESRISANG	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2822	AO/191/2013	17/07/2014	MEENABEN RAJNIKANT PATEL,RAJNIKANT DHULABHAI PATEL	MR NIRAV C THAKKAR	BHAILALBHAI BABARBHAI PATEL,RAMESHBHAI MOHANBHAI PATEL,DEVJIBHAI BHIKHABHAI PRAJAPATI,IDRISHBHAI ABDULBHAI VOHRA,DAKSHABEN ASHWINBHAI PATEL,CHANDRIKABEN SHASHIKANTBHAI PATEL,BHAVESHBAHI GORDHANBHAI PATEL,DISTRICT SUPERINTENDENT OF POLICE,ALPESHBHAI RAMBHAI PATEL-DELETED,SWATIBEN AMITKUMAR PATEL,EXECUTIVE ENGINEER	NOTICE SERVED,NOTICE UNSERVED,MR JAYANT P BHATT,MR DHARMESH R PATEL
2823	AO/192/2013	3/4/2014	VIMAL MAHENDRABHAI PATEL,	MR JM BAROT	VARSHABEN WD/O KANCHAN PANDURANG BHAGAT,CHETANA KANCHAN BHAGAT,CHANDANI KANCHAN BHAGAT,KAVITABEN KIRAN BHAGAT,KAVITABEN KIRAN BHAGAT	NOTICE SERVED BY DS,MR RITURAJ M MEENA,MR YOGESH G DEV
2824	AO/194/2013	9/1/2014	VAJUBHAI TAPUBHAI LODHIYA DIRECTOR OF CHANDRAPRABHA,	MR PRAVIN GONDALIYA	KUMAR JERAMDAS KEVALRAMANI,	MS TRUSHA K PATEL
2825	AO/195/2013	10/3/2015	CHANDUBHAI LAVJIBHAI LUNAGARIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMNIKBHAI NATHABHAI SARDHARA,	MR SP MAJMUDAR
2826	AO/196/2013	3/5/2013	YUSUFKHAN KALEKHAN PATHAN,	MR VIRAL K SALOT	DHANABHAI RAHUBHAI,CHANDUBHAI BHAVUBHAI,TINABHAI BHAVUBHAI,MANGUBEN WD/O.BHAVUBHAI,GANGUBEN BHAVUBHAI,MANGUBEN RAHUBHAI,DHANIBEN WD/O KALUBHAI RAHUBHAI,JASMATBHAI KALUBHAI,JAMANABEN WD/O.DHIRUBHAI RAHUBHAI,GOLABHAI(TOLABHAI)DHIRUBHAI,SELABHAI DHIRUBHAI,VILASBEN DHIRUBHAI,GAVARIBEN DHIRUBHAI,RAJUBHAI BHIKHABHAI MEVADA	
2827	AO/197/2013	17/06/2013	DAYABEN MILINDBHAI PARMAR,	MR PRAVIN GONDALIYA	JIVRAJBHIA HARJIBHAI SOJITRA,	

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2828	AO/198/2013	10/7/2013	KESHAJI KALAJI,LAXMIBEN KALAJI	MR AG JOSHI,MR DIPAK H SINDHI	AMIT JAYANTIBHAI PATEL,GOVINDBHAI BABUBHAI PATEL,RAMESHBHAI VITTHALDAS PATEL,RAJENDRABHAI VISHNUBHAI PATEL,VINOD LAXMANJI THAKOR,HAREKRUSHNA VASANTLAL PATEL,DISTRICT COLLECTOR	NOTICE SERVED BY DS,VIRAL K SHAH
2829	AO/199/2013	6/2/2014	NISHABEN HASHMUKHBHAI THUMMAR THROUGH POA SHARDABEN T KACHAD,	(MR KAMAL M SOJITRA)	RANCHODBHAI POPATBHAI THUMMAR,RAJESHBHAI RANCHODBHAI THUMMAR,HARESHBHAI RANCHODBHAI THUMMAR,HITESHBHAI RANCHODBHAI THUMMAR,HANSABEN RANCHODBHAI,SANGITABEN RANCHODBHAI,KANTABEN TAPUBHAI WIDOW OF HASMUKH RANCHOD,UJIBEN RANCHODBHAI,RAGHUBHAI DHANABHAI PIPALIYA	NOTICE SERVED,UNSERVED EXPIRED (N),MR TUSHAR L SHETH,MR SANDEEP R LIMBANI
2830	AO/200/2013	20/02/2014	HRIDAI LAZARAUS MAKASARE,	MR MM TIRMIZI	SHERLY HRIDAI MAKASARE D/O GEORGE KUTTY,	SERVED BY AFFIX(N),MS BINODA GAJJAR
2831	AO/201/2013	19/03/2014	SAROJBALA ASHOKBHAI VASANT HEIR(DAUGHTER)OF MULJIBHAI BHA,	MR PREMAL S RACHH	KANTABEN MULJIBHAI KOTECHA WIFE OF MULJIBHAI BHAGWANJIBHA,HANSABEN PITAMBERDAS NAGRECHA @ HANSABEN MULJIBHAI KOTECHA	MR MEHUL S SHAH
2832	AO/202/2013	24/06/2015	MANUPRASAD MAGANLAL TRIVEDI,RAJESHBHAI MANUPRASAD TRIVEDI	MRS KETTY A MEHTA,MS ARCHANA R ACHARYA	RAMCHANDRA BHAGABHAI,SHASHIKANT BHAGABHAI(DECD) THROUGH NAVNEETABEN WD/O SASHI,SONALKUMARI D/O SHASHIKANT BHAGABHAI,YOGITAKUMARI D/O SHASHIKANT BHAGABHAI,JAYSHREEBEN D/O SHASHIKANT BHAGABHAI,ANANDKUMAR S/O SHASHIKANT BHAGABHAI,DAHIBEN D/O BHAGABHAI VITTHALBHAI,JAYABEN D/O BHAGABHAI VITTHALBHAI (DECD)THROUGH LEGAL HEIRS,DHARMESHBHAI MAHADEVBHAI PATEL,NAVINBHAI MAHADEVBHAI PATEL,USHABEN D/O BHAGABHAI VITTHALBHAI,JYOTIBEN D/O BHAGABHAI VITTHALBHAI,CHANCHALBEN WD/O BHAGABHAI VITTHALBHAI	,NOTICE SERVED,(MR S N THAKKAR),MR TUSHAR L SHETH,MR ANUJ K TRIVEDI
2833	AO/203/2013	7/7/2015	PRAKASH PROCESSORS THROUGH NITINBHAI CHABILDAS CH,	MR KV SHELAT	RAMUBHAI MOTIBHAI BHARWAD,BHAGVANBHAI MOTIBHAI BHARWAD,SONAL TEXTILE PROCESSORS THRO'ITS PROPRIERTOR,KUMAAR RATILAL SHAH,KUSUMBEN RAJENDRABHAI SHAH,AAIYUBKHAN YUNUSKHAN PATHAN,COLOUR MERCHANT CO-OP.BANK LTD.,VIMAL CO.OP.HOUSING SOC.LTD.,SONALI RAJENDRABHAI SHAH PARTNER OF AMI COAL INDUSTRIES	NOTICE SERVED,NOTICE SERVED BY DS,MR MA BUKHARI,MR NV GANDHI,MS F P MADHU,MR HEMANT MAKWANA
2834	AO/205/2013	9/10/2013	NILESH KANTILAL JAIN PARTNER OF ARIHANT PROPERTIES,	MR P P MAJMUDAR	RAVJIBHAI MULJIBHAI PATEL,	

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2835	AO/206/2013	16/01/2014	VITTHALBHAI PUNJALDAS PATEL,JASVANTLAL NARANDAS THAKKAR	MS ARCHANA U AMIN	KAMINIBEN D/O CHANDULAL BHAGULAL PATEL WIDOW OF YOGENDRABHAI,HETALBEN D/O CHIMANLAL TRIBHOVANDAS PATEL AND WIDOW OF JIGNE,NAVINCHANDRA HARILAL PATEL L.R.OF GAMBHAJI KANAJI THAKOR,SHANTABEN WIDOW OF GABHAJI KANAJI,RAMANJI GABHAJI THAKOR AS INDUAL AND AS KARTA AND MANAGER OF,SHANAJI GABHAJI THAKOR AS INDIVIDUAL AND KARTA MANAGER OF HU,BABUJI GABHAJI THAKOR AS INDIVIDUAL AND KARTA AND MANAGER OF,BHAVSANGJI GABHAJI THAKOR AS INDIVIDUAL AND KARTA AND MANAGE,JASIBEN D/O GABHAJI KANAJI THAKOR,MADHUBEN D/O GABHJI KANAJI THAKOR AND KARTA AND MANAGER OF,SHAKARIBEN WIDOW OF VISAJI @ VIHAJI KANAJI THAKOR,AMAJI VISAJI @ VIHAJI THAKOR AS INDIVIDUAL AND KARTA AND MAN,PRAHALADJI VISAJI @ VIHAJI THAKOR AS INDI.AND KARTA AND MANA,KOKILABEN D/O VISAJI @ VIHAJI KANAJI THAKOR,KANTABEN D/O VISAJI @ VIHAJI KANAJI THAKOR,ASHWINBHAI RAMANJI THAKOR,LILABEN D/O RAMANJI GABHAJI THAKOR,RANJANBEN D/O RAMANJI GABHAJI THAKOR,DHULIBEN D/O RAMANJI GABHAJI THAKOR,JITUBHAI SHANAJI THAKOR,KANUBHAI SHANAJI THAKOR,JYOTSNABEN D/O SHANAJI GABHAJI THAKOR,RAKESHBHAI BABUJI THAKOR(MINOR) THROUGH BUBUJI THAKOR,SURESHBHAI BABUJI THAKOR(MINOR)THROUGH BABUJI GABHAJI THAKOR,VINABEN D/O BABUJI GABHAJI THAKOR,MANJULABEN D/O BABUJI GABHAJI THAKOR(MINOR)THROUGH BABUJI GA,DAKSHABEN D/O BHAVSANGJI GABHAJI THAKOR,KOMALBEN D/O BHAVSANGJI GABHAJI THAKOR(MINOR)THROUGH BHAVSAN,ARTI (MINOR)THROUGH BHAVSANGJI GABHAJI THAKOR,KISMATBEN D/O BHAVSANGJI GABHAJI THAKOR(MINOR)THROUGH BHAVSA,RAJESHBHAI BHAVSANGJI THAKOR (MINOR)THROUGH BHAVSANGJI GABH,BHAVNABEN D/O AMAJI VISAJI@ VIHAJI THAKOR,SUNILBHAI AMAJI THAKOR(MINOR) THROUGH AMAJI VISAJI @ VIHAJI,SANJAYBHAI AMAJI THAKOR(MINOR)THROUGH AMAJI VISAJI@VIHAJI TH,SANJANABEN D/O PRAHALADJI VISAJI @ VIHAJI THAKOR (MINOR),MANOJBHAI D/O PRAHLADJI VISAJI @ VIHAJI THAKOR (MINOR),MANISHBHAI S/O PRAHLADJI VISAJI @ VIHAJI THAKOR (MINOR)THROU,PATEL AMRISHBHAI RAMABHAI,HEMANTKUMAR UMDEBHAI PATEL,CHIRAG BHARATBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N),MR MITUL K SHELAT,MR VIMAL A PUROHIT
2836	AO/207/2013	6/9/2013	RAVIKANT RAMBABU SABOO PROP.MAYANK TEXTILE,	(MR FB BRAHMBHATT)	NANDKISHOR GAURISHANKAR,SARITA NANADKISHOR BAGARIA	MR.HEMANG H PARIKH,MR NR KODEKAR
2837	AO/208/2013	5/9/2013	SANJAYKUMAR THAKORBHAI NAIK,	(MR PRANAV S DAVE),MR SHIVANG M SHAH	NAVSARI OIL PRODUCTS PVT LTD CO.,JAGMOHAN MUNSHIRAM AGRAVAL DIRECTOR, NAVSARI OIL PRO.PVT,RUSTOM JOSHI CHAIRMAN	NANAVATI ASSOCIATES

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2838	AO/210/2013	3/8/2015	ZUBEDABEGUM WD/O SIRAJUDIN TIRMIZI,NAEEM SON OF SIRAJUDDIN TIRMIZI,SHAHIN DAUGHTER OF SIRAJUDDIN TIRMIZI,NAHID DAUGHTER OF SIRAJUDDIN TIRMIZI	MR BS KHATANA	HYDER ALI MAGANBHAI JIVANI,SAJJAD ROSANALI GHOGHAI	NOTICE SERVED BY DS,MR SUREN M SHAH
2839	AO/211/2013	16/12/2013	ILABEN DAUGHTER OF ISHWARBHAI NATHUBHAI PATEL AND WIFE OF GA,USHABEN DAUGHTER OF ISHWARBHAINATHUBHAI PATEL AND WIFE OF DA,DALSUKHBHAI MADHAVBHAI PATEL,SANJIV DALSUKHBHAI PATEL	MR KK TRIVEDI	BHADRESHBHAI ISHWARBHAI PATEL (DECD),BHARTIBEN WD/O BHADRESHBHAI ISHWARBHAI PATEL L.R.OF BHADRESH,HEMAKSHI-DAUGHTER OF BHADRESHBHAI ISHWARBHAI PATEL AND WIFE,PRITI-DAUGHTER OF BHADRESHBHAI I PATEL AND WIFE OF B H PATEL,NACHIKET BHADRESHBHAI PATEL L.R.OF BHADRESHBHAI I PATEL,,BHARATBHAI ISHWARBHAI PATEL,VASANTIBEN WIFE OF BHARATBHAI ISHWARBHAI PATEL,NITABEN DAUGHTER OF BHARATBHAI ISHWARBHAI PATEL AND WIFE OF,DEVYANI-DAUGHTER OF BHARATBHAI ISHWARBHAI PATEL(MINOR),MANIBEN WIFE OF ISHWARBHAI NATHUBHAI PATEL	,MR MANAN A SHAH
2840	AO/212/2013	1/8/2013	ASHWINBHAI KANTILAL RAVAL HUF THROUGH KARTA ASHWINBHAI KANTI,	MR SAURABH G AMIN	FEROZBHAI ISMAILBHAI BATA,	MR JA ADESHRA
2841	AO/213/2013	25/07/2013	KHANTIL MUKESHBHAI SHROFF,BHARATBHAI GOVINDBHAI BHARWAD	MR DHRUV K DAVE	PATEL DILIPBHAI SHIVABHAI,DINESHBHAI VITHTHALBHAI CHAUHAN	THAKKAR AND PAHWA ADVOCATES
2842	AO/214/2013	18/09/2013	SENDHABHAI KHEMABHAI (DECD) THROUGH LEGAL HEIRS,NAGJIBHAI SENDHABHAI,JAGMALBHAI SENDHABHAI,MANIBEN SENDHABHAI,POTIBEN SENDHABHAI,LILUBEN WIDOW OF HIRABHAI,SURESHBHAI HIRABHAI,DEVSHIBHAI HIRABHAI,GOPALBHAI HIRABHAI,GANGABEN HIRABHAI,KAMUBEN HIRABHAI,MADHUBEN SENDHABHAI,ZALUBEN SENDHABHAI,GELABHAI SENDHABHAI,BHAVANBHAI SENDHABHAI,RAJABHAI HARJIBHAI BHARWAD (DECD)THROUGH LEGA HEIRS,RANCHODBHAI RAJABHAI,KALUBHAI RAJABHAI,GOVINDBHAI RAJABHAI,HAMIRBHAI RAJABHAI,ARJANBHAI RAJABHAI,NANULBHAI RAJABHAI,JASHUBEN RAJABHAI,GOPALBHAI RAJABHAI	MR HEMANT MAKWANA	ARJANBHAI FULJIBHAI,GAJRABEN MOBATSINGH,UDIBEN MOBATSINGH,BHIKHABHAI MOBATSINGH,MANBA WIDOW OF MOBATSINGH,JIVAJI MOTIJI (DECD) THROUGH LEGAL HEIRS,BHIKHABHAI JIVAJI,MADHUBEN JIVAJI,RANCHOBHAI JIVAJI,SATUBHAI JIVAJI,JANAKBEN JIVAJI,NANDUBEN JIVAJI,DAKSHABEN JIVAJI,SAHANBEN JIVAJI,GHANSHYAMBAHI POPATBHAI HIRPARA,RAMESHBHAI POPATBHAI HIRPARA,CHIMANBHAI NARSINHBHAI PATEL,BHIKHUBHAI VALLABHBHAI GAJERA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR JAYESH A KOTECHA
2843	AO/215/2013	10/2/2014	MEHBUMIYA GULABMIYA MALEK,	HL PATEL ADVOCATES	KOKILABEN VISHNUBHAI PATEL,DHARMENDRA VISHNUBHAI PATEL,SOMABHAI MAGANBHAI SOLANKI,SHARDABEN WD-O SOMABHAI MAGABHAI SOLANKI,BHARATBHAI SOMABHAI SOLANKI,NILESH VISHNUBHAI PATEL,BHAVNABEN VISHNUBHAI PATEL	,NOTICE SERVED BY DS,MR JA ADESHRA,MR. KM ANTANI
2844	AO/216/2013	8/7/2013	VIJAYRAJSINHJI VIRBHADRASINHJI GOHIL,	(MR S N THAKKAR)	SUNDRAM NON-TRADING CORPORATION BHAVNAGAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2845	AO/217/2013	8/7/2013	VIJAYRAJSINHJI VIRBHADRASINHJI GOHIL,	(MR S N THAKKAR)	SATYAM NON-TRADING CORPORATIONBHAVNAGAR THROUGH MANJIBHAI ME,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2846	AO/218/2013	8/7/2013	VIJAYRAJSINHJI VIRBHADRASINHJI GOHIL,	(MR S N THAKKAR)	SHIVAM NON-TRADING CORPORATION BHAVNAGAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2847	AO/219/2013	17/11/2016	KOKILABEN DAUGHTER OF BHUPATBHAI ASHABHAI SOLANKI AND WIFE O,	(MR NIKHIL S KARIEL)	SHANABHAI SON OF BHUPATBHAI,NILAMBEN DAUGHTER OF JITENDRABHAI DHULABHAI PATEL AND WIFE,BHARATSINH MADHAVSING SOLANKI	MR.HARDIK BHARHMBHAT
2848	AO/220/2013	2/7/2014	RAJESH PATEL,THROUGH POA RAJESH PATEL,SAROJ PATEL,THROUGH POA RAJESH PATEL	M/S WADIAGHANDY AND CO	RAJENDRA PATEL,PRAKASH PATEL,MAHENDRA PATEL,ASHISH PATEL,HARISH PATEL,RASHMIBEN RAJENDRA PATEL,ANANT PRAKASH PATEL,GUNWANT PATEL,RAJENDRASINH BALDEVSINH PARMAR,DIGVIJAYSINH PRABHATSINH PARMAR,SANDEEPSINH BALVANTSINH GOHIL	RULE SERVED,RULE SERVED BY DS,MRS SANGEETA N PAHWA,MR MEHUL S SHAH

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2849	AO/221/2013	9/12/2014	KESURBHAI PUNABHAI VEKARIYA,	MR DHIRAJ M PATEL	TULSIBHAI KARSANBHAI KATHIRIYA,RAVJIBHAI VALLABHBHAI KOTHIYA,RAMANBHAI NARSINHBHAI,DURLABHBHAI GOPALBHAI PATEL,MAMLATDAR VALIYA	GOVERNMENT PLEADER,RULE SERVED,MR NACHIKET A DAVE
2850	AO/222/2013	31/07/2013	PRATHMESH FARMS PVT LTD,VIKRAM FARMS PVT LTD,RAMYURI FARMS PVT LTD,DASHRATH FARMS PVT LTD,MOUNANG FARMS PVT LTD,KRINESH FARMS PVT LTD,BHOJISHAN (INVESTMENT) INFRASTRUCTURES PVT LTD,PRATHMESH INVESTMENTS PVT LTD,RAMYURI INVESTMENTS PVT LTD,NASHALVISH INVESTMENTS PVT LTD,DASHRATH INVESTMENTS PVT LTD,SUDAMA FARMS PVT LTD,SHANTI FARMS PVT LTD,SEJAL FARMS PVT LTD,SHALIMAR FARMS PVT LTD	MR SHITAL R PATEL	MAGANBHAI DAYALBHAI,JHAVERBHAI KANJIBHAI,NATHABHAI KALYANBHAI-DECEASED THROUGH JITENDRABHAI NATHABHAI,GAJANAND SURAJBHAN AGRAWAL,SUMANGAL CORPORATION	NOTICE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH),(MR AJ SHASTRI)
2851	AO/223/2013	1/7/2013	KANAIYALAL SHANKARLAL PATEL PRESIDENT & ADMINISTRATOR OF SHRI RAM ROW HOUSE,RAJUBHAI HIRABHAI PRAJAPATI PRESIDENT AND ADMINISTOR OF SHRI RAM ROW HOUSE	VIRAL K SHAH	BABUBHAI MADHAVLAL PATEL AUTHRORIZED MEMBER AND ADMINISTRATOR,MUKESHBHAI NATVARLAL SHETH AUTHRORIZED MEMBER AND ADMINISTRATOR,NIKUL DHARAMSINHBHAI DESAI AUTHRORIZED MEMBER AND ADMINISTRATOR,BHARATBHAI RANCHHODBHAI PATEL AUTHRORIZED MEMBER AND ADMINISTRATOR	MR SUREN M SHAH
2852	AO/224/2013	27/09/2013	MADHUSUDAN PRABHASHANKAR DAVE,	MR SHIRISH JOSHI	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER,SHANTILAL VAKHATCHAND MEHTA,THE PRINCIPAL L N MEHTA GIRLS SCHOOL,HARSHABEN NITINBHAI DAVE	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MS MAMTA R VYAS,MR KAPIL K ACHARYA,MR. JM PRAJAPATI
2853	AO/225/2013	6/8/2013	JIGISHA DIPAKBHAI PATEL OWNER OF FORTUNE ENTERPRISE,	MR PY DIVYESHVAR	AMRAPALI CINEMA,VIRENDRA KANIYALAL SHAH,JITENDRA KANAIYALAL SHAH,UMESHBHAI RATILAL SHAH,LAJVANTI JAITAMDAS,RAJKUMAR CHAHADMAI,CHANDABEN SADHURAM AMBVANI,RAMESHCHANDRA BHAGVANDAS RAWAL,LAJVANT NANOMAL RAMCHANDANI,VASUDEV ISHVARLAL PATEL,GANSHYAMBHAI MAVJIBAHI PATEL	MR AB MUNSHI,MR ASHISH H SHAH,MR SAURABH G AMIN
2854	AO/226/2013	3/11/2015	KAMALDEEPSINGH BAJAJ S/O RAJASINGH BAJAJ,	G H VIRK	BRIJESH LAKHANI,	MR P B KHAMBHOLJA
2855	AO/227/2013	23/06/2015	SHARDABEN MANEKLAL PATEL,VASUDEVBHAI MANEKLAL PATEL,PINABEN VASUDEBHAI PATEL,SURESHBHAI MANEKLAL PATEL,BINDUBEN SURESHBHAI PATEL	MR RAMNANDAN SINGH	MANEKLAL SHANKABHAI PATEL,VIKRAMSINH MAHIPATSINH RAYOL,CHETANKUMAR JASHUBHAI PATEL	NOTICE SERVED BY DS,MR GAURANG K PATEL
2856	AO/228/2013	23/06/2015	SHARDABEN MANEKLAL PATEL,VASUDEVBHIA MANEKLAL PATEL,PINABEN VASUDEVBHAI PATEL,SURESHBHAI MANEKLAL PATEL,BINDUBEN SURESHBHIA PATEL	MR RAMNANDAN SINGH	CHETANBHAI JASUBHAI PATEL,MANEKLAL SHANKARBHAI PATEL,VIKRAMSINH MAHIPATSINH RAYOL	NOTICE SERVED BY DS,MR GAURANG K PATEL
2857	AO/229/2013	23/06/2015	MANEKLAL SHANKARBHAI PATEL,	MS ABHA B MAKWANA	CHETANBHIA JASUBHAI PATEL,SHARDABEN MANEKLAL PATEL,VASUDEVBHAI MANEKLAL PATEL,PINABEN VASUDEVBHAI PATEL,SURESHBHAI MANEKLAL PATEL,BINDUBEN SURESHBHAI PATEL,VIKRAMSINH MAHIPATSINH RAYOL	NOTICE SERVED BY DS,MR GAURANG K PATEL
2858	AO/231/2013	25/06/2013	HARJIBHAI MANDANBHAI GOHEL,	MR VM DHOTRE,MR. MAYUR V DHOTARE	STATE OF GUJARAT,DY.COLLECTOR,MAMLATDAR,DANABHAI MANDANBHAI GOHEL-DECEASED,MAKABHAI DANABHAI GOHEL,PRAVINBHAI DANABHAI GOHEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
2859	AO/232/2013	16/07/2013	LINCOLN PHARMACEUTICALS LTD,	MR DEVANG J JOSHI	CHEMPRO PHARMA PVT LTD,STATE BANK OF INDIA (SBI)	,MR. VN. SEVAK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2860	AO/233/2013	27/06/2013	RANCHHODBHAI HIRABHAI PATEL LEGAL GUAR.OF VIMALBHAI R PATE,GOVINDBHAI HIRABHAI PATEL,HARSHADBHAI GOVINDBHAI PATEL,SANJAYBHAI GOVINDBHAI PATEL	MR MK VAKHARIA	BHAVIN ALIAS ANIL VIPINBHAI MEHTA,RANCHHODBHAI PRAHLADBHAI PATEL,PINAKIN JAYANTILAL JANI,DARSAN JETHALAL PATEL,DEEPIKA D/O JETHALAL PATEL & W/O AJAYKUMAR,REKHA ALIAS SMITA D/O JETHALAL PATEL & W/O YATINKUMAR,YOGITA D/O JETHALAL PATEL & W/O VIRENDRASING,DIVYESH PRAVINBHAI LANDHNOJIYA,VIMLABEN D/O PRAHLADBHAI BHAICHANDBHAI	
2861	AO/234/2013	24/07/2015	YOGENDRA RATILAL PATEL,	MR CG SHARMA	SANTRAM CHANDRASHEKHAR SHETH,SHRI DEVIBEN DAMODARDAS DAVE,VISHRUTI SAJIT BAKSHI,MOHANISH SAJIT BAKSHI,BHAGWATI GAUTAM KANTHARIA,SHRINAND GAUTAM KANTHARIA,JANAKNANDINI RAOPPONENTSH MISHRA,NAPTUNE SPINFAB LIMITED COMPANY,SHYAM REALITIES-DEVELOPERS,TEJENDRA ARCADE (S SHYAM REALITIES UNIT)	,MR HARDIK C RAWAL,MR KUNJAL D PANDYA
2862	AO/236/2013	14/07/2014	TUSHARBHAI DASHRATHBHAI BHATT,DHIRUBHAI DAYARAM PATEL	MS ROMA I FIDELIS	IBRAHIMBHAI NURMOHMAD LAKHANI,	MR Y J PATEL
2863	AO/237/2013	29/11/2013	JANAKBHAI BALDEVBHAI PATEL,	MR JIGAR M PATEL	BALDEVBHAI MAGANBHAI PATEL,PRABODHCHANDRA BALDEVBHAI PATEL,BIPINBHAI BALDEVBHAI PATEL,SHIVABHAI NATHABHAI PATEL	DELETED,MR HARDIK S SONI,MR TARAK DAMANI
2864	AO/238/2013	18/07/2013	PRAKASH MANUMAL KORANI,	MR RUSHABH R SHAH	BANK OF INDIA,	
2865	AO/239/2013	9/10/2013	ANUP RAMSINH YADAV,	MR JEET J BHATT	ABHAYKUMAR DWARKAPRASAD SHARMA,	MR NILESH A PANDYA
2866	AO/240/2013	1/8/2013	HAMIDBHAI MOHAMMEDBHAI MEMON,NAZMABEN HAMIDBHAI MEMON,JAVEDBHAI HAMIDBHAI MEMON,SAYEDABEN W/O SALIMBHAI HAMIDBHAI MEMON	ADVOCATE NAME DELETED,MR. AH MOHAPATRA	YUSUFBHAI ABBUMARBHAI SAFURBHAI MEMON,MEHMUDABEN WIFE OF YUSUFBHAI ABBUMARBHAI MEMON,VALIBHAI ABBUMARBHAI YUSUFBHAI MEMON	,UNSERVED EXPIRED (N)
2867	AO/241/2013	1/7/2013	MEMUNABIBI WD/O NASHIRKHAN YUSUFKHAN PATHAN,	MR AMIT V THAKKAR	MAZHARKHAN NASIRKHAN PATHAN,JITENDRA MAHENDRASINH RAJPUT,MEGHABHAI HAJIBHAI BHARWAD,JIVANBHAI JODHABHAI BHARWAD,BHAVANBHAI HAJIBHAI BHARWAD	
2868	AO/242/2013	17/12/2013	KALPANABEN D/O PRAVINBHAI HARIBHAI AND W/O ANILKUMAR CHIMANLAL PATEL,	MR MANISH M KAUSHIK	MANISHBHAI PRAVINBHAI,YATINBHAI PRAVINBHAI,SHANTABEN WDO PRAVINBHAI HARIBHAI,ANITABEN DO PRAVINBHAI HARIBHAI,MINALBEN WO YATINBHAI PRAVINBHAI,AMAN MANISHBHAI PATEL,PARTH YATINBHAI PATEL-MINOR THROUGH YATIN P PATEL,PRAVINBHAI PURSOTTAMBHAI PATEL,HARSHAD MATHURBHAI BHUPATKAR	NOTICE NOT RECD BACK,NOTICE SERVED,(MRS VD NANAVATI)
2869	AO/243/2013	19/09/2013	SHAH CHAPSI DEVSINH A POWER OF ATTORNEY HOLDER OF JALA PRUTHVIRAJSINHJI BATUKSINHJI,	MR MEHUL H RATHOD	KARAMSINH PARBATSINH SANDHA,DHARAMSINH PARBAT SANDHA,FATAK KANKUBEN DHARAMSINH	
2870	AO/244/2013	10/6/2013	AMRUTLAL SOMABHAI MAKWANA,	MR RJ GOSWAMI,MR HB CHAMPAVAT	NIMUBEN RAMESHBHAI SOLANKI,PINTU RAMSHBHAI SOLANKI	
2871	AO/245/2013	24/06/2013	VISHINDAS JETHANAND MATREJA PARTNETER OFLASVANI & CO. PARTNERSHIP FIRM,	MR BHARAT JANI	PARSHURAM POTTERY WORKS COMPANY LIMITED,KIRITBHAI HARISHANKAR TRIVEDI,SUDHIRBHAI CHIMANLAL SHAH	
2872	AO/247/2013	10/9/2013	LABHUBHAI JAGMALBHAI RABARAI,KISHORBHAI AMRABHAI KALOTARA	MR AV PRAJAPATI	ASHISH NIRANJANBHAI BHAVSAR,	MR AJAY S JAGIRDAR

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2873	AO/248/2013	10/3/2015	LATE SHRI MANGAJI SHANKARJI THAKORE THROUGH LEGAL HEIRS,SHRI PRAHLADJI MANGAJI THAKORE,BHIKHAJI MANGAJI THAKORE	MR BC DAVE,(MR KUNAL B DAVE)	LATE SHRI MOHANJI MADHAJI THAKORE THROUGH LEGAL HEIRS,KALIBEN WIDO OF MOHANJI MADHAJI THAKORE,BHIKHAJI MOHANJI THAKORE,BHIKHIBEN MOHANJI THAKORE,KAILASHBEN MOHANJI THAKORE,BABIBEN MOHANJI THAKORE,DINESHJI MOHANJI THAKORE,PRADHUMAN RAMCHANDRABHAI PATEL,BHUPENDRA RAMCHANDRABHAI PATEL,PARESH RAMCHANDRABHAI PATEL,JAYANTILAL CHHOTALAL PATEL THROUGH HEIRS,KOKILABEN JAYANTIBHAI PATEL,KALABEN JAYANTIBHAI PATEL,MEENABEN JAYANTIBHAI PATEL,SATISHBHAI JAYANTIBHAI PATEL,MONIGOWRI NATWARLAL PATEL THROUGH HEIRS,RANJANBEN NATWARLAL PATEL,MAYURIKA JAYANTILAL PATEL,MONA VINOD PATEL,NIKHIL VINOD PATEL,MRUGESH VINOD PATEL,ACQUEST ESTATES PVT.LTD HROUGH ITS AUTHORIZED SIGNATORY,SANJAYBHAI BABUBHAI PATEL,KIRITKUMAR KANTILAL SHAH,RADHE INFRASTRUCTURE AND PROJECT I LTD	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MS TRUSHA K PATEL
2874	AO/249/2013	17/06/2013	RAMSINGH RAMCHARAN ALIAS RAMSEVAK RAJPUT,NARESH JOSHI,NILESHA JOSHI	DR.ABHISST K THAKER	KALPANABEN D/O DEVJIBHAI ALIASDEVRAMBHAI SHRIMALI AND W/O SA,	MR MAULIN G PANDYA
2875	AO/250/2013	28/06/2013	KAUSHIKKUMAR KESHAVLAL OZA,	MR JA ADESHRA	LILABA NARANSINH BIHOLA,GHANSHYAMSINH NARANSINH BIHOLA,KRISHNABA KALUSINH VAGHELA,DIGVIJAYSINH KALUSINH BIHOLA,ARVINDSINH BHAVANSINH BIHOLA	MR VIMAL A PUROHIT
2876	AO/251/2013	25/10/2013	JITENDRAKUMAR MULCHAND SHAH,RAMESHJI VARSANGJI THAKOR	MR APURVA R KAPADIA	RAVJIBHAI MOTIBHAI PATEL,CHUNIBHAI MOTIBHAI PATEL,ISWARBHAI MOTIBHAI PATEL,KESHUBHAI BAWABHAI KORAT - PATEL,PRATAPBHAI KALYANJI BHANUSALI	RULE SERVED BY DS,(MR MB GANDHI),MR KV SHELAT,MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT,MR CHINMAY M GANDHI,MR DEVANG J JOSHI
2877	AO/252/2013	18/03/2016	SAURABHBHAI V PATEL,VINODBHAI SHAMALDAS,NEEPA RAJESHBHAI,RASIKBHAI MADHAVLAL,KAMLESH AMBALAL PATEL,SURESHBHAI NARANBHAI	(MR SK BUKHARI)	DHULAJI JENAJI,HIRABEN DAUGHTER OF MATHURJI RANCHHODJI,ZINIBEN DAUGHTER OF MATHURJI RANCHHODJI,CHOWDHARY RAMESHBHAI SOMABHAI	NOTICE SERVED,MR DIPEN K DAVE
2878	AO/253/2013	19/06/2013	PATEL DIPAKBHAI RAMESHBHAI,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	PATEL MANOJBHAI JAYANTIBHAI,	
2879	AO/255/2013	18/06/2014	NILABEN ALIAS RAMILABEN D/O.MAGANBHAI PRAGBHAI DESAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARVINDBHAI MAGANBHAI DESAI,	MR KM PARIKH
2880	AO/256/2013	1/7/2013	AUTHORIZED MEMBERS AND ADMINISTRATOR OF SHRI RAM TENEMENT ASSO. BABUBHAI MADHAVLAL PATEL,MUKESHBHAI NATVARLAL SETH,NIKUL DHARAMSINHBHAI DESAI,BHARATBHAI RANCHHODBHAI PATEL	MR SUREN M SHAH	PRESIDENT AND ADMINISTRATOR OF SHRI RAM RAW HOUSE KANAIYALAL SHANKARLAL PATEL,RAJUBHAI HIRABHAI PRAJAPATI	
2881	AO/258/2013	12/3/2014	ILIYASBHAI GULAMBHAI VIJAPURA,ABUBAKAR GULAMBHAI VIJAPURA	MR LR PATHAN	BRANCH MANAGER,	VIRAL K SHAH
2882	AO/260/2013	10/4/2014	AMISHABEN MITESHBHAI SHAH(RATHDIYAMUTHA) D/O DAGDULAL K FULFAGER,KUMARI JINISHA MITESHBHAI SHAH D/O MITESHBHAI SURESHBHAI SHAH,KUMARI JITISHA MITESHBHAI SHAH D/O MITESHBHAI SURESHBHAI SHAH	MR GM AMIN	SURESHBHAI RAMANLAL SHAH,SULSABEN SURESHBHAI SHAH,KESARBEN RAMANLAL SHAH-MOTHER SURESHBHAI	MR DHAVAL D VYAS
2883	AO/261/2013	27/07/2018	RAJESHREEBEN RAJUBHAI SHILU,	MR VIMAL M PATEL	VIMALKUMAR RATILAL PATEL,VIPULKUMAR RATILAL PATEL	RULE SERVED
2884	AO/262/2013	13/12/2013	INDRAVADAN MANEKLAL SHAH,	MR SP MAJMUDAR	MAHESHBHAIBABABHAI PATEL,PRAVINABEN PRAKASHKUMAR SHAH,HEMCHANDRABHAI ANANDRAO LOKHANDE	MR VIRAL K SALOT

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2885	AO/263/2013	18/12/2013	TULSIBEN JALAMSINH RATHOD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BUTABHAI SITABHAI DECEASED THROUGH LEGAL HEIRS,RUDIBEN BUTABHAI SACHLA,JOMUBEN BUTABHAI SACHLA,HAKABHAI BHALABHAI BHADIYADRA,KHATABHAI DHANJIBHAI BARAIYA,STATE OF GUJARAT,COLLECTOR,MAMLATDAR	,GOVERNMENT PLEADER,NOTICE SERVED
2886	AO/264/2013	10/4/2014	AMISHABEN MITESHBHAI SHAH,KUMARI JINISHA MITESHBHAI SHAH THROUGH GUARDIAN AMISHA MITESHBHAI SHAH,KUMARI JITISHA MITESHBHAI SHAH THROUGH GUARDIAN AMISHABEN MITESHBHAI SHAH	MR GM AMIN,MS SHEEJA G NAYAR	KANHAIYALAL MISHTILAL DOSHI,DAKSHABEN KANHAIYALAL DOSHI,KUMAR KANHAIYALAL DOSHI,DHANASHREE KUMAR DOSHI,KUMARI NAMI KUMAR DOSHI MINOR THROUGH KUMAR KANHAIYALAL DOSHI,KUMAR VIRAT KUMAR DOSHI SO. KUMAR K DOSHI,TEJAS KANHAIYALAL DOSHI,BHAVIKA TEJAS DOSHI,KUMARI PRINCI TEJAS DOSHI	MR ADIL R MIRZA
2887	AO/265/2013	24/12/2013	GHANSHYAMSINH PRAVINSINH JADEJA,DILIPSINH PRAVINSINH JADEJA,KIRITSINH GHAMSINHSINH JADEJA,GIRIRAJ DILIPSINH JADEJA,MIHIRSEN DILIPSINH JADEJA	MR ASHISH M DAGLI	BHARATBHAI KANJIBHAI PATEL,	MR YN RAVANI
2888	AO/266/2013	9/7/2013	PATEL AMBALAL PURSHOTTAMDAS,PATEL PALIBEN AMBALAL,PATEL MAHENDRAKUMAR AMBALAL,PATEL PANKAJKUMAR AMBALAL	MR ANKIT SHAH	PATEL CHANDUBHAI AMBALAL,CHAUDHARI MOGHAJIBHAI BHEMJIBHAI,PATEL VISHNUBHAI SHANKARBHAI,PATEL DASRATBHAI MANGALBHAI,PATEL BABUBHAI BHAGABHAI	MR KEYUR A VYAS
2889	AO/267/2013	7/10/2013	MAMTABEN W/O VIKRAMBHAI RAMANLAL SHAH,	MR YM THAKKAR	SANDIP MAFATLAL SHAH,PINKESH MAFATLAL SHAH,VIRAL DILIPKUMAR SHAH,PREMILABEN WIDOW OF MAFATLAL SHAH,AJAY ASHINCHANDRA DOSHI	MR MEHUL S SHAH,MS.NIDHI P BAROT
2890	AO/268/2013	21/11/2016	LAXMIBEN AMBAVIBHAI AMRUTIYA,JAMNABEN AMBAVITBHAI AMRUTIYA,VANITABEN LAXMIDASBHAI AMRUTIYA,VIJAYABEN AMBAVIBHAI AMRUTIYA WIFE OF JAMNADAS HIRANI,KANTABEN AMBAVIBHAI AMRUTIYA WIFE OF MAHIDASBHAI KALARIYA,MANJUBEN AMBAVIBHAI AMRUTIYA WIFE OF PRABHUDAS MADHABHAI ZATAKIYA,BHARATBHAI LAXMIDASBHAI AMRUTIYA,TUSHAR LAXMIDAS AMRUTIYA,PRASHANT LAXMIDAS AMRUTIYA,KIRANBEN LAXMIDAS AMRUTIYA WIFE OF RAJESHBHAI VAGHANI,CHETNABEN LAXMIDAS AMRUTIYA	MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN	SHILPABEN LAXMIDAS AMRUTIYA WIFE OF SHAILESH VACHHANI,RAMNIKBHAI NATHABHAI AKOLA,HANSABEN RAMNIKBHAI AKOLA,SUB-REGISTRAR,MAMLATDAR	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,RULE SERVED
2891	AO/269/2013	21/08/2013	NANDLAL HARIBHAI RADADIYA,	MR JJ YAJNIK	HARSHADBHAI PARAGBHAI PATEL,DHANSUKHBHAI PARSHOTTAMBHAI RADADIYA,KANTIBHAI VAGHJIBHAI BARAIYA	,MR DHAVAL D VYAS
2892	AO/270/2013	22/07/2013	BHARATBHAI AMRUTLAL PATEL,VIPULBHAI SHIRISHBHAI SHAH,KUNJBIHARI VITTHALDAS SHETH,INDRAVADAN BHAGWANBHAI PATEL	MR P P MAJMUDAR	KANTABEN WIDOW OF CHHATRASINH MANSINH CHAUHAN,LAXMANSINH CHHATRASINH CHAUHAN,NARMADA CHHATRASINH CHAUHAN WIDO OF JASHWANTSINH RAJPUT,PRATAPSINH MANSINH CHAUHAN,BHARATSINH MANSINH CHAUHAN	
2893	AO/271/2013	23/08/2013	RAJENDRABHAI NATVARLAL PATEL,	MR HITESH N ACHARYA	SHANTILAL MOHANLAL SHAH,KIRANBHAI SUBODHCHANDRA SHAH,HEIR OF INDUBEN MOHANLAL SHAH BEING HUSBAND MAHENRABHAI SHAN,ARVIDABEN MOHANLAL SHAH	
2894	AO/272/2013	10/7/2013	CHHOGALAL MOTILAL MARU(SABUVALA),	NANAVATI & CO.	JAVED ABDULGAFAR MEMAN,	MR SP MAJMUDAR,MR P P MAJMUDAR
2895	AO/273/2013	8/7/2013	MANSIBEN MULUBHAI BHATTI,	(MR SANDEEP N BHATT)	LABHUBEN JETHALAL-DECD.,HIRALAL JAMNADAS,JAYESHBHAI HIRALAL,VIJAYBHAI HIRALAL,PRAFULLABEN HIRALAL,NANDUBEN RATILAL DHOLARIA,KUSUMBEN RATILAL DHOLARIA,VINODRAI RATILAL DHOLARIA,NARENDRABHAI RATILAL DHOLARIA	

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2896	AO/274/2013	8/7/2013	GIRISHBHAI BALVANTBHAI,	(MR SANDEEP N BHATT)	LABHUBEN JETHALAL-DECD.,HIRALAL JAMNADAS,JAYESHBHAI HIRALAL,VIJAYBHAI HIRALAL,PRAFULLABEN HIRALAL,NANDUBEN RATILAL DHOLARIA,KUSUMBEN RATILAL DHOLARIA,VINODRAI RATILAL DHOLARIA,NARENDRABHAI RATILAL DHOLARIA	
2897	AO/275/2013	8/7/2013	DINESH POPATLAL MODI,	(MR SANDEEP N BHATT)	LABHUBEN JETHALAL,HIRALAL JAMNADAS,JAYESHBHAI HIRALAL,VIJAYBHAI HIRALAL,PRAFULLABEN HIRALAL,NANDUBEN RATILAL DHOLARIA-DECD.,KUSUMBEN RATILAL DHOLARIA,VINODRAI RATILAL DHOLARIA,NARENDRABHAI RATILAL DHOLARIA	
2898	AO/276/2013	8/7/2013	ASHVINBHAI KANJIBHAI PITHVA,	(MR SANDEEP N BHATT)	LABHUBEN JETHALAL-DECD.,HIRALAL JAMNADAS,JAYESHBHAI HIRALAL,VIJAYBHAI HIRALAL,PRAFULLABEN HIRALAL,NANDUBEN RATILAL DHOLARIA-DECD.,KUSUMBEN RATILAL DHOLARIA,VINODRAI RATILAL DHOLARIA,NARENRABHAI RATILAL DHOLARIA	
2899	AO/277/2013	8/7/2013	ASHVINBHAI CHHAGANLAL,	(MR SANDEEP N BHATT)	PRAFULABEN HIRALAL,NANDUBEN RATILAL DHOLARIA-DECD.,KUSUMBEN RATILAL DHOLARIA,VINODRAI RATILAL DHOLARIA,NARENRABHAI RATILAL DHOLARIA	
2900	AO/278/2013	30/07/2013	THE AHMEDABAD MUNICIPAL CORPORATION,	M/S TRIVEDI & GUPTA	SUBODH CHATURBHUJDAS,THE SANDESH LIMITED,CHITRA PUBLICITY COMPANY PRIVATE LIMITED	,MR AMAR N BHATT,MR JF MEHTA
2901	AO/279/2013	30/07/2013	THE SANDESH LIMITED,	MR SAURIN A MEHTA	SUBODH CHATURBHUJDAS,CHITRA PUBLICITY COMPNAY PRIVATE LIMITED,THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD	,MR AMAR N BHATT,MR JF MEHTA
2902	AO/280/2013	4/7/2013	RAMESHBHAI RAMJIBHAI SORTHIYA,HASMUKHBHAI RAMJIBHAI SORTHIYA	MR JV VAGHELA	KALPESHBHAI DILIPBHAI PATEL POA OF DILIPBHAI KALYANJIBHAI PATEL,CHAMPAKBHAI KALYANBHAI PATEL,REVABEN WIDOW OF KALYANBHAI PREMABHAI,PRAVINBHAI KALYANBHAI PATEL,KAILASHBBEN DAUGHTER OF KALYANBHAI PREMABHAI	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2903	AO/281/2013	18/06/2019	VAGHARI LAKHMANBHAI KHODABHAI PATNI,VAGHARI SHAKRABHAI KHODABHAI PATNI,VAGHARI RAJUBHAI KHODABHAI PATNI,VAGHARI GOVINDBHAI KHODABHAI PATNI,VAGHARI KALIBEN KHODABHAIP PATNI,VAGHRI CHAMPABEN KHODABHAI PATNI,VAGHARI MANEKBEN KHODABHAI PATNI	MR SACHIN D VASAVADA	RABARI RAMJIBHAI DANABHAI,MALI DEVJI UMEDJI,RAMESHBHAI HIRABHAI DESAI	NOTICE SERVED,MR MB RANA
2904	AO/282/2013	31/07/2013	SHIVUBHA BHAVUBHA CHUDASAMA,	MR SP KOTIA	SHANTILAL KANJIBHAI PATEL,MAHENDRA RAMJI NATHU POKAR,MULRAJSINH GHANSHYAMSINH CHUDASAMA,JAYPALSINH MAHENDRASINH CHUDASAMA	
2905	AO/283/2013	27/08/2013	MEENABEN MAHESHBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	MAKWANA AMBALAL BECHARBHAI,VIDHYABEN JASHBHAI PATEL,PARESHBHAI SHANTILAL PATEL,SANJAY CHIMANBHAI PATEL,BHARATBHAI BABUBHAI PATEL,JAYESH BHOGILAL PATEL	
2906	AO/284/2013	9/7/2013	PRAVINBHAI MOTIBHAI PARMAR,	MR JV SOMESHWAR,MR ANKIT SHAH	NANJIBHAI MOTIBHAI PARMAR,	MR G R MANAV
2907	AO/285/2013	12/7/2013	NANDKISHORE GAURISHNAKER,SARITA NANDKISHORE BAGARIYA	MR.HEMANG H PARIKH,MR NR KODEKAR	RAVIKANT RAMBABU SABOO,	
2908	AO/287/2013	4/10/2013	KAMLABEN SUBHASHBHAI CHAUDHARY(JAT),MANOJKUMAR SUBHASHBHAI CHAUDHARY	(MR DEEPAK M SHAH),MR RAJAN D SHAH	SAROSHBHAI FIROJSHA SHROFF,HARNARAYAN MANGLARAM MISTRI	(MR MAHENDRA K PATEL),MR LIYAKAT I MEHTA

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2909	AO/288/2013	19/08/2013	ATULBHAI MANSUKHBHAI KACHHROTIYA,	(MR SANDEEP N BHATT)	PRAFULABEN HIRALAL,HIRALAL JAMNADAS,NANDUBEN RATILAL DHOLARIA,KUSUMBEN RATILAL DHOLARIA,VINODRAI RATILAL DHOLARIA,NARENDRABHAI RATILAL DHOLARIA	
2910	AO/289/2013	10/10/2013	BUILDWEL CORPORATION,	MR MEHUL S SHAH,(MR SURESHM SHAH)	FOOD CORPORATION OF INDIA THROUGH GENERAL MANAGER,	MR SHAKEEL A QURESHI
2911	AO/290/2013	30/07/2013	THE SANDESH LIMITED,	MR SAURIN A MEHTA	SUBODH CHATURBHUJDAS,THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,CHITRA PUBLICITY COMPANY PRIVATE LIMITED	,MR AMAR N BHATT
2912	AO/291/2013	10/9/2013	AMITKUMAR GHANSHYAMBHAI THAKKAR,LATABEN GHANSHYAMBHAI THAKKAR,GHANSHYAMBHAI MOHANLAL THAKKAR	MR RJ GOSWAMI	HARIBHAI MOHANLAL THAKKAR,HASMUKHBHAI MOHANLAL THAKKAR,NISHIT SURESHKUMAR THAKKAR,CHANDRIKABEN SURESHKUMAR THAKKAR,MANJULABEN HARIBHAI THAKKAR,KOKILABEN MOHANLAL THAKKAR'S HEIRS,HASMUKHBHAI MEHTA,SACHIN HASMUKHBHAI MEHTA,JAYMIN HASMUKHBHAI MEHTA	,(MR S N THAKKAR),MR CHIRAG B PATEL
2913	AO/292/2013	12/8/2013	ANNAPURNA COOPERATIVE HOUSING SOCIETY LIMITED,	MR DG CHAUHAN	KONTAIY SHIVKUMAR SHARMA,HASMUKHBHAI N JANI	
2914	AO/293/2013	24/07/2013	JAGDISHBHAI MAGANBHAI DESAI,SEVANTILAL MAFATLAL ZAVERI	MR SP MAJMUDAR	MAFATBHAI MEHRUBHAI DESAI,MANGUBEN BADARJI ZALA WIFE OF RAMSINH,LEELABEN BADARJI ZALA WIFE OF PRATAPSINH CHAUHAN,CHHATRASINH BADARJI ZALA,JAGIBEN BADARJI ZALA,KALIBEN BADARJI ZALA,ROOPSINH BADARJI ZALA,HEERABHAI KANUBHAI PAVRA,CHETANBHAI ISHWARBHAI DESAI,KRUNAL BABULAL VAGHELA	,MR MEHUL S SHAH,MR LALIT K BABULKAR
2915	AO/294/2013	17/07/2013	PRAFULBHAI VALLABHBHAI MAKWANA (MISTRY),	MR RAVINDRA SHAH,MRS KANAN R SHAH	KALPANABEN HARILAL PARMAR,DHARMENDRABHAI VALLABHBHAI MAKWANA,KISHORBHAI VALALBHBHAI MISTRY,HASUBEN DAUGHTER OF VALLABHAI BHAGWANDAS MISTRY,KAPILABEN DAUGHTER OF VALLABHBHAI BHAGWANDAS MISTRY,KUNDANBEN DAUGHTER OF VALLABHAI BHAGWANDAS MISTRY,PUNJAB NATIONAL BANK,,CENTRAL BANK OF INDIA,CANARA BANK,THE KALUPUR COMM.CO.OP.BANK LTD,NIMISHABEN NARENRABHAI PATEL	,MR MEHUL S SHAH,MRS FALGUNI D PATEL
2916	AO/295/2013	17/07/2013	PRAFULBAHI VALLABHBHAI MAKWANA (MISTRY),	MR RAVINDRA SHAH,MRS KANAN R SHAH	KALPANABEN HARILAL PARMAR,DHARMENDRABHAI VALLABHBHAI MAKWANA,KISHORBHAI VALLABHBHAI MISTRY,HASUBEN DAUGHTER OF VALLABHBHAI BHAGWANDAS MISTRY,KAPILABEN DAUGHTER OF VALLBHBHAI BHAGWANDAS MISTRY,KUNDANBEN DAUGHTER OF VALLABHBHIA BHAGWANDAS MISTRY,PUNJAB NATIONAL BANK,,CENTRAL BANK OF INDIA,CANARA BANK,THE KALUPUR COMM.CO.OP.BANK LTD,NIMISHABEN NARENDRABHAI PATEL	,MR MEHUL S SHAH,MRS FALGUNI D PATEL
2917	AO/296/2013	9/10/2013	SUMANBEN MUKESHBHAI VISHVASHI,MUKESHBHAI BHIKHABHAI VISHVASHI	(MR PRAMTHESH D DAVE)	DABGUAR DILIPKUMAR MANEKLAL,DABGUAR ASHISHKUMAR DILIPKUMAR	MR DIPAN DESAI
2918	AO/297/2013	10/10/2013	KOLI DANUBEN VIRMAJI W/O VIRAMJI VIBHAJI,KOLI PRABHUBHAI VIRMABHAI @ JAGMALBHAI	MR P P MAJMUDAR	THAKOR BHAVANSING VAJESING,	
2919	AO/298/2013	11/3/2014	DHRUMANBEN ROHITBHAI SHAH,	MR ANKIT SHAH	RANJIT KAILASHCHNDRA SHAH,SHANTABEN KAILASHCHANDRA SHAH,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	NOTICE SERVED,MS.JAYSHRI A VAGHELA,CHANDRAKANT C MODI
2920	AO/299/2013	1/4/2014	DHANANJAY JASHWANTBHAI MARJADI,	MR DILIP L KANOJIYA	ASHOK JAYANTILAL SHAH,SUDHA ASHOK SHAH,DAXABEN VIKRAMSINH PARMAR	RULE SERVED BY DS,MR DHAVAL D VYAS,MR SATYAM Y CHHAYA

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2921	AO/300/2013	6/8/2013	NAZIRAHMED MAHAMMADBHAI DIWAN,	MR CB DASTOOR	SHAIKH MOHAMDSIDIQ FATEHMOHAMMAD,	MR AFTABHUSEN ANSARI
2922	AO/301/2013	20/02/2014	UMESHBHAI RASIKLAL SHAH,	MR AM PAREKH	KIRITSING JORUBHA VAGHELA,SMITABEN JAYENDRASING VAGHELA	DELETED,MR SATYAM Y CHHAYA
2923	AO/302/2013	13/02/2015	NAVNITBHAI BABUBHAI KHALASI,VINODBHAI BABUBHAI KHALASI,RAJESHBHAI BABUBHAI KHALASI,YOGESHBHAI BABUBHAI KHALASI,NANDIBEN WIDOW OF BABUBHAI DAHYABHAI,KUSUMBEN D/O BABUBHAI DAHYABHAI,SUMANBEN D/O BABUBHAI DAHYABHAI,CHHOTUBHAI DAHYABHAI KHALASI,GEETABEN W/O CHHOTUBHAI KHALASI,VIJAYBEN CHHOTUBHAI KHALASI,DIPAKBHAI CHHOTUBHAI KHALASI,BHAVESHBHAI CHHOTUBHAI KHALASI,AMITBHAI CHHOTUBHAI KHALASI,MEHULBHAI CHHOTUBHAI KHALASI THROUGH POA HITESHSINH KISHORSINH VASIYA,MOHITBHAI CHHOTUBHAI KHALASI THROUG POA HITESHSINH KISHORSINH VASIYA	MR ASIT B JOSHI,MR DIPEN C SHAH	HARESHBHAI MANJIBHAI KHENI,	MR MEHUL SHARAD SHAH
2924	AO/303/2013	21/10/2013	USHADEVI JAYKUMAR JAYSWAL,	MR.BHASH H MANKAD	HITESHBHAI NAVINBHAI PALA,PRAFULLABEN NAVINBHAI PALA,RASMIBEN NAVINBHAI PALA	
2925	AO/304/2013	29/08/2013	SONIBEN TANYABHAI PAWAR,JIVLIBEN TANYABHAI PAWAR	MR KP CHAMPANERI	VAKHARDYABHAI POSALIYABHAI PAWAR,VAKHARDIBEN TANYABHAI PAWAR	
2926	AO/305/2013	28/03/2014	MANISHBHAI KANUBHAI PATEL,MRUGESHBHAI KANUBHAI PATEL,MANUBHAI PRABHUDAS PATEL,DHARMESHBHAI BHOGILAL PATEL	MR TATTVAM K PATEL	MAHESHBHAI PRAHLADBHAI PATEL,ASHOKBHAI PRAHLADBHAI PATEL THROUGH POA MAHESHBHAI P PATEL,SHANTABEN KESHANJI THAKOR,LILABEN KESHAJI THAKOR,NATVARJI KESHAJI THAKOR,CHAMPABEN KESHAJI THAKOR,KAILASHBEN KESHAJI THAKOR	,MR KEYUR A VYAS
2927	AO/307/2013	9/5/2014	JASMIN BALSHANKARBHAI MADHAK,VAIBHAV RAJUBHAI BORICHA	MR AMAR D MITHANI	PFAFULBHAI BABUBHAI MOGALPARA,RASIKBHAI SHAMBHUBHAI RANPARIA	MR RATILAL V SAKARIA,MR C P CHANIYARA
2928	AO/308/2013	31/07/2013	RAGINIBEN DAUGHTER OF NATWERBHAI BHIKHABHAI WIFE OF VINODKUMAR AMRUTLAL IATWALA,	MR VIJAY H NANGESH	NATWARBHAI BHIKHABHAI MISTRY,BHIPINCHANDRA NATWARLAL MISTRY,KAUSHIKKUMAR NATWARLAL MISTRY,DAMIYANTIBEN DAUGHTER OF NATWARBHAI BHIKHABHAI MISTRY,KAILASHBEN DAUGHTER OF NATWARBHAI BHIKHABHAI MISTRY,KAJALBEN LABHUBHAI BHADANI	,MR ZUBIN F BHARDA
2929	AO/309/2013	9/10/2013	SAMJUBEN D/O. RAMABHAI KAVABHAI TALAVADIYA,	MR K S CHANDRANI	UJIBEN DAUGHTER OF RAMBHAI KAWABHAI TALAVADIYA,PARSHOTAMBHAI RAVJIBHAI SARALIYA	MR DJ CHAUHAN
2930	AO/310/2013	19/03/2014	SHRI GAYATRI AUTOMOBILES THROUGH SAVJIBHAI BHALABHAI,	MR RJ GOSWAMI	BHARAT PETROLEUM CORPORATION LIMITED.,	
2931	AO/311/2013	3/9/2013	LAXMANBHAI VELJIBHAI KHUNT (DECD),JAYANTILAL LAXMANBHAI KHUT,BHARATBHAI LAXMANBAHI KHUT,PARESH LAXMANBAHI KHUT,NALIN LAXMANBHAI KHUT,JAYANTIBHAI LAXMANBHAI KHUNT	MR VAIBHAV A VYAS	MAHANT SHRI SANTDAJI BHAGVANDAS,JAYESHBHAI RASIKBHAI PAREKH,MULJIBHAI ANANDBHAI BHANDERI,BHAVINBHAI MULJBHAI BHANDERI,NILESHBHAI MULJIBHAI BHANDERI,KAMLESHBHAI MOHANBHAI HAPALIYA,UMESHBHAI DHIRABHAI KAKADIYA,RAMESHBHAI BHIKHABHAI CHOVATIYA,DIPTIBEN DIPESHBHAI PAREKH,HEMIKANTBEN JAYESHBHAI PAREKH,MAHESH NANJIBHAI GADHIYA,MUKESH NANJIBHAI GADHIYA,HITESHBHAI KISHORBHAI GADHIYA,KISHORBHAI BHIMABHAI JALU,PRADIP RAMJIBHAI MIYATRA,VARSHABEN PRADIPBHAI MIYATRA,MOHITABEN PRADIPBHAI MIYATRA,GRISHMABEN PRADIPBHAI MIYATRA	

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2932	AO/312/2013	2/9/2013	M/S GRACE AGRIFEEDS P LTD,VINOD GURUMUKHDAS MOTWANI,LALIT GURUMUKHDAS MOTWANI,M/S BAPA SHREE AGRO PVT LTD,KRUSHNAPAL SINH DILUBHA VAGHELA,MAHAVIR SINH KARAN SINH VAGHELA,M/S BAPA SHREE AGRO INDUSTRIES	MR. ABHISHEK A JOSHI	AMAR RAMCHAND LARAI,DEEPA AMAR LARAI	MR AR GUPTA
2933	AO/313/2013	2/9/2013	M/S GRACE AGRIFEEDS P LTD,VINOD GURUMUKHDAS MOTWANI,LALIT GURUMUKHDAS MOTWANI,M/S GOVIND ENTERPRISE	(MR HEMANG R RAWAL)	AMAR RAMCHAND LARAI,DEEPA AMAR LARAI	MR AR GUPTA
2934	AO/314/2013	30/08/2013	M/S SUNCREST FOOD MAKERS,	MR MANAV A MEHTA	GENERAL CANDY CO.LTD,RITESH MINICHEM	,MR PREMAL S RACHH
2935	AO/315/2013	22/07/2014	HEMANT JAYANTILAL MEHTA,	MR ASPI M KAPADIA	RITABEN D/O BHOGILAL MEHTA W/O HITESHKUMAR MEHTA,	MR RUSHABH R SHAH
2936	AO/316/2013	6/8/2013	MANISHBHAI JAGDISHBHAI MEHTA,HEMANGBHAI VISHNUBHAI MEHTA	MR.MINHAJ M SHAIKH	SIDDKUMAR HARISHANKAR VARMA,	
2937	AO/317/2013	6/1/2014	ABIDHUSAIN ABDULMAJID ANSARI,	MR SUREN M SHAH	RAFIBULHUSAIN ABDULMAJID ANSARI,ISLAMUDIN MAHENDIHUSAIN ANSARI,ZAHIDHUSAIN ABDULMAJID,GAFURHUSAIN ABDULMAJID	,MR HARSHADRAY A DAVE
2938	AO/318/2013	20/03/2014	JITESH SURYAKANT SHAH,	MR P P MAJMUDAR	LEGAL HEIRS OF HASANBHAI ADAMBHAI PATEL THROUGH ZUBEDABEN WIDOW OF HASANBHAI PATEL,MAHEBOOB HASAN ADAM PATEL,ZARINA DAUGHTER OF HASANBHAI ADAMBHAI PATEL,JAMILA DAUGHTER OF HASANBHAI ADAMBHAI PATEL,HEENA DHANANJAY PATEL,SHAH VASANTLAL ZAVERDAS,DIVYESH R PATEL-DECD,URMILABEN DIVYESH PAETL,SNEHABEN DIVYESH R PATEL,BINOYKUMAR DIVYESH R PATEL,MAHEBOBB ALIBHAI PATEL,AYUB ALIBHAI PATEL,RABIYA YUSUF DAOOD,HANIFBHAI AADAMBHAI PATEL	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SHITAL R PATEL
2939	AO/319/2013	2/9/2013	BABUBHAI MAHADEVBHAI YADAV,	MR ANIL C THAKORE	MANOJBHAI GHANSHYAMBHAI AGARWAL,MAHIPALSING TAKHATSINGH SOLANKI,SANDIP TAKHATSINH SOLANKI	,DR.ABHISST K THAKER
2940	AO/320/2013	2/7/2015	DINESHBHAI SOMAJI THAKOR,	MR VISHAL C MEHTA	RAGHUNATH TULSIRAM JADHAV,ASHISH RAGHUNATH JADHAV,SATISH RAGHUNATH JADHAV,VIJAYA RAGHUNATH JADHAV,AARTI RAGHUNATH JADHAV,GHANSHYAMBHAI TULSIRAM JADHAV,KAMLABEN GHANSHYAMBHAI,RAMESHBHAI GHANSHYAMBHAI,VISHNUBHAI GHANSHYAMBHAI,CHANDUBHAI GHANSHYAMBHAI,SHAKUNTALABEN CHANDUBHAI,PRAVINBHAI CHANDUBHAI,SWATIBEN CHANDUBHAI,DIPTIBEN CHANDUBHAI	,VIRAL K SHAH
2941	AO/321/2013	2/9/2013	VIJAYABEN RAMCHANDRA JOSHI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	KRISHNA MANDIR TRUST,VASANT NAGESH SHRIDHARE,VASUDEV DATTAREYA NANDUBARKAR,PRADIP JANARDAN CHANDORKAR	DS AFF.NOT FILED (R),MR DHARMESH C GURJAR,REKHABEN C GURJAR

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2942	AO/322/2013	30/08/2013	BHARATBHAI SHIVSHANKAR VYAS,	THAKKAR AND PAHWA ADVOCATES	MANIBEN DAUGHTER OF NATHABHAI SOMABHAI WIFE OF DALJIBHAI PARSHOTTAMBAHI PRAJAPATI,DALJIBAHI PARSHOTTAMBHAI PRAJAPATI,BALDEVBHAI DALJIBHAI PRAJAPATI,SHAMBHUBHAI DALJIBHAI PRAJAPATI,HANSABEN DO DALJIBHAI PARSHOTTAMBHAI PRAJAPATI WIFE OF DASHRATHBHAI ASHABHAI,NEERUBEN DAUGHTER OF DALJIBHIA PARSHOTTAMBAHI PRAJAPATI WIFE OF BHAGVANBHAI GOVINDBHAI,INDUBEN DAUGHTER OF DALJIBHAI PARSHOTTAMBHAI PRAJAPATI WIFE OF BHIKHABHAI ASHABHAI,SAVITABEN WIDOW OF SHAKRABHAI ATMARAM PRAJAPATI,GOVINDBHAI SHAKRABHIA PRAJAPATI,VINUBHAI SHAKRABHAI PRAJAPATI,DASHRATHBHAI SHAKRABHAI PRAJAPATI,MANGUBEN WIDOW OF JASHUBHAI SHAKRABHAI PRAJAPATI,KEYURI JASHUBHAI PRAJAPATI,DHAVAL JASHUBHAI PRAJAPATI,MEHUL JASHUBHAI PRAJAPATI,SWATIBEN JASHUBHAI PRAJAPATI,LALABHAI SOMABHAI PRAJAPATI,SARASWATIBEN LALABHAI PRAJAPATI,NARANBHAI SOMABHAI PRAJAPATI,MANULABEN NARANBHAI PRAJAPATI,MANJULABEN NARANBHAI PRAJAPATI,SAMUBEN SOAMBHAI PRAJAPATI,SHAKRIBEN RAMANBHAI PRAJAPATI,BHARATBHAI RAMANBHAI PRAJAPATI,BHAGWATIBEN BHARATBHAI PRAJAPATI,MUKESHBHIA RAMANBHAI PRAJAPATI,HETALBEN MUKESHBHAI PRAJAPATI,JYOTSNABEN GOVINDBHAI PRAJAPATI,ANSUYABEN VINUBHAI PRAJAPATI,MAYURIBEN DASHRATHBHAI PRAJAPATI,HARIOM CONSTRUCTION CO.	
2943	AO/323/2013	13/08/2013	SURENDRABHAI CHHAGNALAL PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIRABEN WIDOW OF BHIKHAJI THAKOR,ARJUN BHIKHAJI THAKOR,DASHRAT BHIKHAJI THAKOR,BABUJI BHIKHAJI THAKOR,GAMBIRSINH BABUBHAI THAKOR,MANOJKUMAR BABUBHAI THAKOR,KALIBEN DAUGHTER OF BHIKHAJI THAKOR,AYUBKHAN GULABKHAN FORAMWALA,YUSUBKHAN GULABKHAN FORAMWALA	
2944	AO/324/2013	30/08/2018	HARESHBHAI LALJIBHAI KAPADIYA,	MR MEHUL S SHAH,MR LALIT K BABULKAR	BACHUJI AMRAJI THAKOR,UDAJI AMRAJI THAKOR,MAGANJI AMRAJI THAKOR,SAMUBEN CHATURJI THAKOR,MOTIBEN CHATURJI THAKOR,MANIBEN CHATURJI THAKOR,SURAJBEN WIFE OF GANDAJI MALAJJI,SIVIBEN GANDAJI,SARDABEN GANDAJI,DAHIBEN DAUGHTER OF SHANAJI ZALAJI,MAGIBEN DAUGHTER OF SHANAJI ZALAJI,RAMANJI GANDAJI,CHANDABEN WIFE OF MAHOTJI,SANJAY MAHOTJI,GEETABEN MAHOTJI,REKHABEN MAHOTJI,BABABHAI VIRABHAI PRAJAPATI,BHARATBHAI BABABHAI PRAJAPATI,SANJAYKUMAR BABABHAI PRAJAPATI,VALLABHBHAI PRAHLADBHAI PATEL,BHARATKUMAR RAMANLAL PATEL,SWARNKOR SURJITSINGH,LALJIBHAI BHIKHABHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR ANAND R PATEL,MR DEVANG J JOSHI,MR RIDDHESH TRIVEDI

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2945	AO/325/2013	18/12/2013	BADRIPRASAD VITTHALRAO BENDEY THROUGH POA SUNIL B BENDEY,	MR MANAN A SHAH	DAHIBEN WD/O DAYALBHAI RAVJIBHAI,RAJUBHAI DAYALBHAI,VIJAYBHAI DAYALBHAI,KAMUBEN JERAMBHAI PATEL D/O SUKHIBEN SUKHABHAI,AMBABEN CHHIMABHAI PATEL,YOGESHBHAI GOVINDBHAI PATEL,KIRAN GOVINDBHAI PATEL,PINAKINBHAI GOVINDBHAI PATEL,VINABHAI JASWANTBHAI PATEL	NOTICE SERVED,MR PREMAL S RACHH,(MR PRANAV S DAVE),MR SHIVANG M SHAH
2946	AO/326/2013	21/08/2013	AMINABIBI ISMAILBHAI GHANCHI,,KAMRUDDIN ISMAILBHAI GHANCHI	MS SM AHUJA	JETUNBIBI MUNSHIBHAI LEGAL HEIR OF ALLARAKHI MUNSHIBAHI GHANCHI,	
2947	AO/327/2013	28/11/2013	MAHEBOOB ABDUL RAHIM SHAIKH,	MR AFTABHUSEN ANSARI,MR.WASIM M PATHAN	SAYEED SULEMAN LIMBDA,FARIDABANU W.O. SAYEED SULEMAN LIMBADA,MOHSIN S.O. SAYEEED SULEMAN LIMBADA	NOTICE SERVED,DS AFF.NOT FILED (N),MR HARSHADRAY A DAVE
2948	AO/328/2013	29/08/2013	SUN BUILDERS (A REGISTERED PARTNERSHIP FIRM),	MR ANSHIN H DESAI	PRAVINBHAI KESHAVLAL PATEL,PARTNER OF KRISHNA CONSTRUCTION,DIPEN RAMESHBHAI FADDU,SHASHIBHAI MAVJIBHAI KADIVAR,CHETAN KANTIBHAI FADDU,PRAMODBHAI MADHAVJIBHAI MANKADIYA,RAMESHBHAI C PANCHANI,BHARATBHAI VALLABHBHAI MANKADIYA,SURYAKANTBHAI PRAHLADBHAI MANKADIYA,CHANDRAKANTBHAI PRAHLADBHAI PATEL,SANJAYBHAI HARSHADRAY VYAS	,MR VIMAL M PATEL
2949	AO/329/2013	7/10/2013	MANUBHAI AMBALAL PATEL,	MR BC DAVE,(MR KUNAL B DAVE)	BALDEVBHAI SHIVABHAI PRAJAPATI,	MR RAJESH R DEWAL
2950	AO/330/2013	3/9/2013	DAHYABHAI SHANKARLAL PATEL,	MR.DIPAK B PATEL,MR. JAYESH C PATEL	KABRA SATISH RAMPALJI,	(MR NIRAL R MEHTA)
2951	AO/331/2013	3/9/2013	DAHYABHAI SHANKARLAL PATEL,	MR.DIPAK B PATEL,MR. JAYESH C PATEL	INDUBEN NARPATCHAND MAHETA,	(MR NIRAL R MEHTA)
2952	AO/332/2013	3/9/2013	DAHYABHAI SHANKARLAL PATEL,	MR.DIPAK B PATEL,MR. JIGNESH M VYAS	SATISKUMAR KHIMRAJAJI MAHETA,	(MR NIRAL R MEHTA)
2953	AO/333/2013	3/9/2013	DAHYABHAI SHANKARLAL PATEL,	MR.DIPAK B PATEL,MR. JAYESH C PATEL	MANGALSINH DARIYAVSING RAJPUT,	MR VIKRAM J THAKOR
2954	AO/334/2013	11/8/2014	GANGAPRASAD LALAN YADAV,RAJUBHAI RAVJIBHAI DESAI	MR BC DAVE,(MR KUNAL B DAVE)	PARESHBHAI MANUBHAI BORDA THROUGH POA NIFISH NIZAMUDDIN,MILANKUMAR MOHANLAL SHAH THROUGH POA NIFISH NIZAMUDDIN,SURATJBEN GOMANBHAI PATEL,RAMESHBHAI GOMANBHAI PATEL-DECD.THRO HEIRS,JASUBEN RAMESHBHAI PATEL,JAGDISHKUMAR RAMESHBHAI PATEL,NIMISHABEN RAMESHBHAI PATEL,CHANDUBHAI GOMANBHAI PATEL,LAXMIBEN GOMANBHAI PATEL,JASUBEN GOMANBHAI PATEL	,MR PUSHPADATTA VYAS,MR RAKESH B SHARMA
2955	AO/335/2013	22/10/2013	RAJIVKUMAR KANTILAL PATEL,RAVI RAVJIBHAI PATEL	MR DEVANG VYAS	NISHIT PETHALJIBHAI CHAVDA,ROSHANKUMAR RAMESHCHANDRA PANDYA,CHIMANLAL MOHANLAL PATEL,BABUBHAI GORDHANBHAI PATEL,SHAKRIBEN GORDHANBHAI PATEL,JALPABEN NATVARBHAI PATEL,DHARMENDRABHAI NATVARBHAI PATEL,RANJANBEN NATVARBHAI PATEL,PREMILABEN NATVARBHAI PATEL,AASHISHBHAI NATVARBHAI PATEL-SINCE MINOR,MANISHKUMAR GOVINDBHAI PATEL,BHAVNABEN KUMESHBHAI CHAVLA	DELETED,MR AMAR D MITHANI,MR CG SHARMA
2956	AO/336/2013	7/10/2013	BHARTIBEN SATISHBHAI PATEL,DEVSHANKAR N SHEEL,AMRUTLAL POPATBHAI RADADIYA	MR.DIPAK B PATEL	CHIMANBHAI MAGANBHAI PATEL,	NOTICE SERVED,MR MANAN MAHETA
2957	AO/337/2013	14/07/2015	YOGVEERSINH DEVENDRASINH JHALA,	MR NISHANT LALAKIYA	SANDIPBHAI PRAVINSINH PARMAR,HARIJAN BHALABHAI MEDHABHAI-DECD.THRO HEIRS,KUVARBEN NARESHBHAI,ARVINDBHAI NARANBHAI	MR AMAR D MITHANI,MR. KM ANTANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2958	AO/338/2013	3/5/2019	BHARAT SAJANBHAI BUDHELIYA,VIKRAMSINH PUNJUBHAI GOHIL	MS AMRITA M THAKORE	VINODBHAI TALSHIBHAI PATEL,ARVINDBHAI TALSHIBHAI PATEL,JIVIBEN TALSHIBHAI PATEL,HANSABEN TALSHIBHAI PATEL,MADHUBEN TALSHIBHAI PATEL,BABUBHAI HARIBHAI PATEL,RATANBEN HARIBHAI PATEL HEIRS OF HARIBHAI SAVJIBHAI PATEL,LILABEN HARIBHAI PATEL WIFE OF THAKRASHIBHAI GHEVARIYA HEIR OF HARIBHAI SAVJIBHAI PATEL,MADHUBEN HARIBHAI PATEL WIFE OF GOVINDBHAI LAKHANI HEIR OF HARIBHAI SAVJIBHAI PATEL,VIJUBEN HARIBHAI PATEL WIFE OF DAHYABHAI LATHIYA HEIR OF HARIBHAI SAVJIBHAI PATEL,RAMILABEN HARIBHAI PATEL WIFE OF KANUBHAI VAGHANI HEIR OF HARIBHAI SAVJIBHAI PATEL,MADHUBEN AJAYBHAI CHAVDA REPRE. HERSELF AND AS GUARDIAN OF,DHRASHTIKABEN AJAYBHAI CHAVDA-MINOR,KOMALBEN AJAYBHAI CHAVDA-MINOR,KULDEEP AJAYBHAI CHAVDA-MINOR,RAGHUBHAI KHODABHAI BUDHELIYA,VIKRAMBHAI UKABHAI MER,DEHURBHAI BADHABHAI JOGARANA,VIJAYCHANDRA NAVNEETRAI PANDIT	MR AMAR D MITHANI,MR ANSHIN H DESAI,MR TULSHI R SAVANI,HCLS COMMITTEE,MS ASHLESHA M PATEL
2959	AO/339/2013	1/8/2014	LILABEN DAUGHTER OF LALABHAI RANCHODBHAI PATEL WIFE OF NATWARLAL KESHAVLAL PATEL,	MS DIMPLE A THAKER	RAJESHBHAI ASHABHAIPATEL,ASHABHAI KESHAVBHAI PATEL-DECD,HASHMUKHBHAI ASHABHAI PATEL,DAHYABHAI KESDHAVLAL PATEL,JITENDRA DAHAYBHAI PATEL,GOPALBHAI DAHYABHAI PATEL,SHANKARBHAI KESHAVLAL PATEL,ASHWINBHAI JETHABHAI JANI,SANJEEV KIRITBHAI PATEL,RAJESH SUNDERDAS,HASMUKHBHAI JAVANMAL SHAH,RAJESH SHANTILAL ADANI,SHANTABEN DAUGHTER OF LALABHAI RANCHHODBHAI WIFE OF BHAILALBHAI KASHIRAMDAS,BHAICHAND RANCHODBHAI-DECD.,USHABEN DAUGHTER OF BHAICHANDBHAI RANCHODBHAI,SHARDABEN DAUGHTER OF BHAICHANDBHAI RANCHODBHAI,DIPEN PRAHLADBHAI PATEL,BHUMI DEPENBHAI PATEL	,NOTICE SERVED,DELETED,MR SUNIL S JOSHI,MR HARNISH V DARJI,MR.GAURANG B GOHEL,MS.DILBUR CONTRACTOR
2960	AO/340/2013	14/07/2015	SONI SHAMJI VIRJI (DECD.) THROUGH LEGAL HEIRS,,SONI KAMLABEN WIDOW OF SHAMJI,SONI HITENDRA S/O SHAMJI,SONI JITENDRA S/O SHAMJI,SONI DHARMENDRA S/O SHAMJI,SONI MANISHA D/O SHAMJI W/O MAHENDRA GANDHARIYA,SONI RAMILA D/O SHAMJI W/O BHAVESH JAKHIYA	MR MEHUL SHARAD SHAH	SONI KALYANJI VIRJI,KANTABEN VIRJI VISHRAM WIFE OF JAYANTILAL VIRJI THAKAN,STATE OF GUJARAT,MAMLATDAR,DISTRICT PANCHAYAT,TALUKA PANCHAYAT,TALATI CUM MANTRI,SUB-REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,SERVED BY RPAD (N),MR HARDIK C RAWAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2961	AO/341/2013	10/2/2014	JAYABEN DAUGHTER OF MADHABHAI RATHOD & WIFE OF RAGHUBHAI AGERA,BABUBHAI RAGHUBHAI AGERA,RAMESHBHAI RAGHUBHAI AGERA,MADHUBEN DAUGHTER OF RAGHUBHAI AGERA & WIFE OF MANSUKHBHAI MAKWANA,ASHWIN RAVJIBHAI KOTIYA	MR P B KHAMBHOLJA	SAKARBEN WIDOW OF BHANUBHAI RATHOD,JENTIBHAI BHANUBHAI RATHOD,RAGHUBHAI BHANUBHAI RATHOD,SHAILESHBHAI BHANUBHAI RATHOD,RAMESHBHAI BHANUBHAI RATHOD,JIVTIBEN WIDOW OF NANJIBHAI RATHOD,HARSUKHBHAI NANJIBHAI RATHOD,BHAGABHAI VIRABHAI RATHOD,MANSUKHBHAI VIRABHAI RATHOD,BHARATBHAI VIRABHAI RATHOD,REKHABEN DAUGHTER OF BHANUBHAI RATHOD WIFE OF BHIKHUBHAI GAMECHA,GEETABEN DAUGHTER OF BHANUBHAI RATHOD AND WIFE OF MANSUKHBHAI MAKWANA,MADHUBEN DAUGHTER OF BHANUBHAI RATHOD AND WIFE MAHESHBHAI DERANIYA,MANJUBEN DAUGHTER OF NANJIBHAI RATHOD AND WIFE OF DINESHBHAI,GEETABEN DAUGHTER OF NANJIBHAI RATHOD AND WIFE OF NARSINHBHAI,BHAVNABEN DAUGHTER OF NANJIBHAI RATHOD AND WIFE OF KANJIBHAI,RAMBABEN DAUGHTER OF VIRABHAI RATHOD AND WIFE OF TIDABHAI LUDARIYA	,MR NISHANT LALAKIYA
2962	AO/342/2013	4/10/2013	RAJUBHAI AMRATBHAI DESAI (DECD) THROUGH LEGAL HEIRS,,CHETNABEN RAJUBHAI DESDAI,YATRI RAJUBHAI DESAI-MINOR,KIRTIBHAI KARSHANBHAI BHARVAD	MR SHIRISH JOSHI	CHANDRAKANT AMBALAL PATEL,DIPAKKUMAR BALDEVBHAI PATEL,BHUMIKABEN MEHULBHAI PATEL,ANUJABEN DIPAKBHAI PATEL,RAJIVBHAI MAHESHKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA,CHIRAG KIRTIKUMAR MEHTA,SAFAL GALA RAALTIES	,MS TRUSHA K PATEL
2963	AO/343/2013	27/09/2013	DIPAKBHAI CHAUHAN,	MR AJAY L PANDAV	INAMDAR MOINUDDIN KUTBUDDIN,MUNICIPAL COMMISSIONER,LORD KRISHNA COMPLEX OWNERS ASSOCIATION A NON-TRADING CORPOR	DELETED,MR DHAVAL G NANAVATI,MR RAJESH H SAHJANI,MS.DILBUR CONTRACTOR
2964	AO/345/2013	8/5/2014	SADHANA COLONY COOPERATIVE HOUSING SOCIETY LTD,	NANAVATI ASSOCIATES	ASHOKKUMAR BACHUBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	M/S RJ RAWAL ASSOC.,MR ANAL S SHAH,MS SHIVYA A DESAI
2965	AO/346/2013	28/06/2018	CHHOGALAL MOTILAL MARU (SABUVALA),	NANAVATI & CO.	JAVED ABDULGAFAR MEMAN,	MR MOHMEDSAIF HAKIM
2966	AO/347/2013	4/9/2013	TECHNO CENTER,B KASTURIA-BHAVNABEN KASTURIYA,RAJEEV S KASTURIA	HL PATEL ADVOCATES	TUDOR INDIA LTD,	
2967	AO/348/2013	23/03/2016	GOVINDBHAI CHHABABHAI PATEL (DECD.) THROUGH LEGAL HEIRS,LALITABEN GOVINDBHAI PATEL,DIPAKBHAI GOVINDBHAI PATEL,SHEKHARBHAI GOVINDBHAI PATEL	MR AS VAKIL	GAANDABHAI ALIAS GODABHAI BHIKHABHAI,MADHUBEN D-O GANDABHAI,RAJESHKUMAR S-O GANDABHAI,GEETABEN D-O GANDABHAI,JASHODABEN D-O GANDABHAI,BHAGWATIBEN D-O GANDABHAI,KANUBHAI S-O GANDABHAI,MEENABEN D-O GANDABHAI,BABUBHAI BHIKHABHAI,JAYANTIBHAI ATMARAM,DHULIBEN DAUGHTER OF BHIKHABHAI VALABHAI,RAJESH SHANTILAL ADANI,BHAVANABEN VASANTBHAI GAJERA,CHUNIBHAI HARIBHAI GAJERA,NARANBHAI VAGHJIBHAI DESAI	NOTICE SERVED BY DS,MS SM AHUJA,MR RAJESHWAR J DAVE,MR JITENDRA H SINGH,MR DILIP L KANOJIYA,MR NIKUNT K RAVAL
2968	AO/349/2013	4/9/2013	KANTIBHAI JETHABHAI PATEL,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	KANTIBHAI GIRDHARBHAI PATEL,VINUBHAI GIRDHARBHAI PATEL,DIPAKBHAI GIRDHARBHAI PATEL,MEHULBHAI SON OF SOMABHAI GIRDHARBHAI PATEL	
2969	AO/350/2013	25/10/2013	GITABEN GOVINDBHAI PATEL,GOVINDBHAI KACHARABHAI	MR MAYUR RAJGURU	REVABEN FAKIRJI,SHAILESH VAGHAJI,ROHIT VAGHAJI,SANJAY VINUJI,REKHABEN VINUJI,VIRCHANDBHAI SITARAM ODE	,MR NITIN M AMIN

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2970	AO/351/2013	30/11/2013	TRIPADA HEALTHCARE PRIVATE LIMITED,	MR BHARAT D SHUKLA	TRIPADA BIO-CARE,	MR DAXESH T DAVE
2971	AO/352/2013	30/08/2018	HARESHBHAI LALJIBHAI KAPADIYA,	MR MEHUL S SHAH,MR LALIT K BABULKAR	BACHUJI AMRAJI THAKOR,UDAJI AMRAJI THAKOR,MAGANJI AMRAJI THAKOR,SAMUBEN CHATURJI THAKOR,MOTIBEN CHATURJI THAKOR,MANIBEN CHATURJI THAKOR,SURAJBEN WIFE OF GANDAJI MALAJJI,SIVIBEN GANDAJI,SARDABEN GANDAJI,DHAIBEN DAUGHTER OF SHANAJI ZALAJI,MAGIBEN DAUGHTER OF SHANAJI ZALAJI,RAMANJI GANDAJI,CHANDABEN WIFE OF MAHOTJI,SANJAY MAHOTJI,GEETABEN MAHOTJI,REKHABEN MAHOTJI,BABABHAI VIRABHAI PRAJAPATI,BHARATBHAI BABABHAI PRAJAPATI,SANJAYKUMAR BABABHAI PRAJAPATI,VALLABHBHAI PRAHLADBHAI PATEL,BHARATKUMAR RAMANLAL PATEL,SWARNKOR SURJITSINGH,LALJIBHAI BHIKHABHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),APPEARANCE DELETED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR ANAND R PATEL,MR DEVANG J JOSHI,MR RIDDHESH TRIVEDI
2972	AO/353/2013	23/09/2014	ASHOKBHAI BHIKHABHAI VAGHELA,PRITESHKUMAR ASHOKBHAI VAGHELA	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYSHREEBEN DAUGHTER OF BHIKHABHAI BHAGWANDAS VAGHELA AND WIFE OF MANGILAL RAMI,MANJULABEN DAUGHTER OF BHIKHABHAI BHAGWANDAS VAGHELA,CHANDRIKABEN DAUGHTER OF BHIKHABHAI BHAGWANDAS VAGHELA	MR PRABHAKAR UPADYAY
2973	AO/355/2013	26/03/2014	SAYRABANU D/O ISMAIL ABDULLA DURWES,	HL PATEL ADVOCATES	MAHMMAD HANIF AHMED JUJARA,	MR SP MAJMUDAR
2974	AO/356/2013	11/10/2013	DAHYALAL GOVIND KHANDHAR,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT	STATE OF GUJARAT,	
2975	AO/357/2013	3/10/2013	HARISH MULCHAND MANGLANI,AISHABIBI WIDOW OF SARDARKHAN RASULKHAN PATHAN,MEHBOODKHAN SARDARKHAN PATHAN,FIRDOSHKHAN SARDARKHAN PATHAN,AYYUBKHAN SARDARKHAN PATHAN,HABIBKHAN SARDARKHAN PATHAN,DILAVARKHAN SARDARKHAN PATHAN,NURJAHAN BEGUM DAUGHTER OF SARDARKHAN PATHAN,SHAYRABEN DAUGHTER OF SARDARKHAN PATHAN	MR ASHISH M DAGLI	AHMEDABAD MUNICIPAL CORPORAITON,	
2976	AO/358/2013	25/04/2016	GULABCHAND (GALBABHAI) DAHYABHAI VANKAR,MADHUBEN DAHYABHAI VANKAR,VIMLABEN DAHYABHAI VANKAR,CHANDRIKABEN DAHYABHAI VANKAR	MR DILIP B RANA	HIRABHAI KANJIBHAI HIRAJ,VASRAMBHAI KANJIBHAI HARIJAN,HARIBHAI KANJIBHAI HARIJAN,MANIBEN PUNJABHAI DABHI,MENABEN PUNJABHAI DABHI,DINESHBHAI PUNJABHAI DABHI,VIMLABEN PUNJABHAI DABHI,PETHABHAI MULABHAI DABHI,RAMCHANDBHAI MULABHAI DABHI,KHANABHAI MULABHAI DABHI SINCE DIED THROU.HIS LEGAL HEIRS,DABHI NITABEN KHANABHAI,DABHI GAURIBEN KHANABHAI,DABHI NARESHBHAI KHANABHAI,DABHI BHARATKUMAR KHANABHAI,DABHI VIMLABEN WD.O KHANABHAI MULABHAI,HARKHUBEN ASHOKBHAI DABHI,PRADIPKUMAR ASHOKBHAI DABHI,HITESHKUMAR ASHOKBHAI DABHI,JALAMBHAI RAMJIBHAI PATEL	,NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR,MR HARSHIL C DATTANI
2977	AO/360/2013	16/09/2013	RANJANBEN RAMESHCHANDRA SDHAH,	MR DEVANG VYAS	RISHIKESH ENTERPRISE,PINKIBEN RUPESHBHAI SHAH,AHMEDABAD MUNICIPAL CORPORATION	,MS BANNA S DUTTA
2978	AO/361/2013	18/06/2014	SCHWITZ BIOTECH,	MR BHARAT D SHUKLA	BIO-SWITZ PHARMA,	MR. TIRTHRAJ PANDYA

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2979	AO/362/2013	25/10/2013	SAIYED HABIBANBIBI WIFE OF SHABBIRHUSEIN SAIEDALI,	MR PRATIK Y JASANI	HUSENMIYA CHANDMIYA,AFSANABANU HUSENMIYA,HAJIBIBI HUSENMIYA,ALIMIYA NABIMIYA,KADARMIYA ALIAS KADARALI NABIMIYA,SAIYEDALI NABIMIYA,HAIDERALI NABIMIYA,KAMUBIBI NABIMIYA WD.O. CHANDMIYA,ASHIQALI ALAMMIYA,MAHAMADRAFIK ALAMMIYA,MUMTAZBIBI ALAMMIYA,ROSHANBIBI ALAMMIYA,FARZANABANU ALAMMIYA,AJAYBHAI SUVALAL JAYSVAL,RAJESHKUMAR DHIRUBHAI BAHU,CHATURBHAI RAMJIBHAI PATEL,NARANBHAI DEVABHAI RABARI,SOMABHAI DEVABHAI RABARI	NOTICE SERVED,DELETED,MR MRUGEN K PUROHIT
2980	AO/363/2013	27/11/2013	MAHESHBHIA PRAHLADBHAI PATEL,	RC JANI & ASSOCIATE	BACHUBHAI MANJIBHAI SOLANKI,	MR MANAN MAHETA
2981	AO/364/2013	27/11/2013	MAHESHBHAI PRAHLADBHAI PATEL,	RC JANI & ASSOCIATE	BURABHAI SAGRAMBHAI BHARVAD,	MR MANAN MAHETA
2982	AO/365/2013	27/11/2013	MAHESHBHAI PRAHLADBHAI PATEL,	RC JANI & ASSOCIATE	BHARATBHAI BACHUBHAI SOLANKI,VINABHAI BACHUBHAI SOLANKI	MR MANAN MAHETA
2983	AO/366/2013	9/4/2014	SALEMAMAD ABUDLLA CHAKI,MOHMADHAYAT SALEMAMAD CHAKI	MR MEHUL S SHAH	JENABAI SULEMAN TURIYA,SULTAN SULEMAN TURIYA-DECD.,ZULEKHABAI WIFE OF SULTAN SULEMAN TURIYA,SHIFA DAUGHTER OF SULTAN SULEMAN TURIYA,SULFI SON OF SULTAN SULEMAN TURIYA,HUSHEN SON OF SULTAN SULEMAN TURIYA,SHAN ALIAS SHANU SON OF SULTAN SULEMAN TURIYA,AKIL SULEMAN TURIYA,KHALID SULEMAN TURIYA,SALMA SULEMAN TURIYA,NASEEM SULEMAN TURIYA,TAHERA SULEMAN TURIYA,PARVEEN SULEMAN TURIYA	,NOTICE SERVED,MR ASHISH M DAGLI
2984	AO/367/2013	4/3/2014	PRAHLADBHAI AMBALAL PATEL,	MR MEHUL S SHAH	RATILAL ATAMARAM KHRISTI,NILESHKUMAR SAVJIBHAI PATEL	NOTICE SERVED,MR. JS SADHWANI
2985	AO/368/2013	17/09/2013	JAGDISHBHAI THAKORBHAI DESAI,DAXAYBHAI PARAGJI DESAI,HIRENBHAI PRAVINBHAI DESAI,HARISHBHAI THAKORBHAI DESAI,DINESHBHAI JAGJIVANBHAI SHAH,LAXMIKANT THAKORBHAI DESAI	(MS SK VISHEN)	MOHANBHAI RANCHHODBHAI PATEL,BABUBHAI AMBUBHAI,GULAM RASULMIYA MOHMAD KAPADIYA	
2986	AO/369/2013	19/09/2013	PRATAPJI BALDEVJI THAKOR,	MS ARCHANA P PATEL	SHANTABEN GABHAJI THAKOR POWER OF ATTORNEY HOLDER,	MR NIKUL K SONI,(MR MAYUR A THAKORE)
2987	AO/370/2013	7/5/2014	SOMABHAI VALLABHBHAI PARMAR,	(MR MAHENDRA K PATEL)	AMRUTJI LAXMANSINH VIHOL,CHHATRASINH DOLATSINH RANA,VANRAJSINH DOLATSINH RANA	NOTICE SERVED BY DS,MR. SAHIL M SHAH
2988	AO/371/2013	15/04/2014	SHRUTI CO-OPERATIVE SOCIETY LIMITED,	MR JIGAR M PATEL	ROHITBHAI VALLABHBHAI VASANI,BHIKHAJI MANAJI THAKOR HEIRS OF MANAJI AATAJI THAKORE,RUPABEN MANAJI THAKORE HEIRS OF MANAJI AATAJI THAKORE,KALUBHAI BHIKHAJI THAKORE HEIRS OF MANAJI AATAJI THAKORE,DHANAJI BHIKHAJI THAKORE HEIRS OF MANAJI AATAJI THAKORE	NOTICE SERVED,MR CR ABICHANDANI

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2989	AO/372/2013	21/10/2013	SUKAN CORPORATION PVT. LTD,	MR NIKUNT K RAVAL	HARGOVIND KHUSHALBHAI PANCHAL,NAGJIBHAI NONDHABHAI BHARWAD,NATHABHAI KHUSHALBHAI PANCHAL,BHIKHABHAI TALJIBHAI DESAI,SHANKARBHAI AMBALAL PATEL THROU. POA HOLDER SHRI VISHNUBHAI VITHTHALBHAI PATEL,SARGARBHAI PUNJABHAI PATEL,BHAGWANDAS VITHTHALBHAI PATEL,JETHALAL PRABHUDAS PATEL-DECEASED THRO' LEGAL HEIRS,KUNVARBEN JETHALAL PATEL,DINESHBHAI JETHALAL PATEL,KIRANBHAI JETHALAL PATEL,RAJESH JIVRAMBHAI DESAI,ARVINDBHAI KANTILAL PATEL,VISHNUBHAI PUNJABHAI PATEL,SURESHBHAI RANCHHODBHAI PATEL,SANJAYBHAI RANCHHODLAL PATEL,VIPULBHAI RANCHHODLAL PATEL,KANUBHAI BABALDAS PATEL,JAGDISHBHAI PUNJABHAI PATEL,GHANSHYAMBHAI BABALDAS PATEL,PIYUSHBHAI BHARATBHAI PATEL,GANDAJI DHIRAJI THRO. HIS HEIRS,SHANTABEN D.O. GANDAJI DHIRAJI,KAMUBEN D.O. GANDAJI DHIRAJI,DAHIBEN D.O. GANDAJI DHIRAJI,DAHYAJI DHIRAJI,MANEKBEN WD.O.BECHRJI DHIRAJI,PASIBEN D.O. BECHRAJI DHIRAJI,MANIBEN D.O. BECHRAJI DHIRAJI,DASHRATHBHAI BECHRAJI,AMRUTBEN D.O. BECHRAJI DHIRAJI,CHANDABEN D.O. SHIVAJI JERAJI,GANGABEN WD.O. PRATAPJI SHIVAJI,RAMESHJI PRATAPJI,SHAMBHUJI PRATAPJI,HARSHADJI ALIS DASHRATHJI PRATAPJI	,RULE SERVED BY DS,MR MRUGEN K PUROHIT,MR NV GANDHI,MR NIRAV P SHAH
2990	AO/373/2013	25/09/2013	BHAVESHBHAI NARESHBHAI AMIN,	MR TATTVAM K PATEL	RASIKBHAI RAMLAL PATEL,MANJULA RASIKLAL PATEL,DHARMENDRA RASIKLAL PATEL,MANOJ RASIKLAL PATEL,ARVINDBHAI ALIAS BACHUBHAI RAMLAL PATEL-DECD. THROUGH LEGAL HEIRS,MADHUBEN ARVINDBHAI KADAM-BILESHWAR GHATLODIA,RAJESHBHAI ARVINDBHAI,ASHOKBHAI ARVINDBHAI,JAGDISHBHAI ARVINDBHAI,AMRISHBHAI RAMBHAI PATEL,USHABEN DAUGHTER OF RAMLAL MAGANBHAI PATEL,BHAVNABEN DAUGHTER OF RAMLAL MAGANBHAI PATEL	
2991	AO/374/2013	25/09/2013	AMRISHBHAI RAMBHAI PATEL,	VIRAL K SHAH	RASIKBHAI RAMLAL PATEL,MANJULA RASIKLAL PATEL,DHARMENDRA RASIKLAL PATEL,MANOJ RASIKLAL PATEL,ARVINDBHAI ALIAS BACHUBHAI RAMLAL PATEL-DECD. THROUGH LEGAL HEIRS,MADHUBEN ARVINDBHAI KADAM-BILESHWAR GHATLODIA,RAJESHBHAI ARVINDBHAI,ASHOKBHAI ARVINDBHAI,JAGDISHBHAI ARVINDBHAI,AMRISHBHAI RAMBHAI PATEL,USHABEN DAUGHTER OF RAMLAL MAGANBHAI PATEL,BHAVNABEN DAUGHTER OF RAMLAL MAGANBHAI PATEL	
2992	AO/376/2013	20/01/2014	NATHUBHAI MOGHJIBHAI CHAUDHARY,LEELABEN NATHUBHAI CHAUDHRY,BABUBHAI NARSHANGBHAI CHAUDHARY	,MR.JAY S SHAH	RUKHMANIBEN DAUGHTER OF VASUDEV BALDEV-DECD.,SHANTILAL CHUNILAL VASUDEV DAVE'S-DECD.,DAVE KALAVATIBEN SHANTILAL,MANDAKINIBEN SHANTILAL,DAVE GOVINDBHAI SHANTILAL,DAVE JAYSHREEBEN SHANTILAL	
2993	AO/377/2013	18/03/2014	GHANSHYAMBHAI FULABHAI PATEL,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	PAHADSINH NATWARSINH RAJ,	(MR SK BUKHARI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2994	AO/378/2013	14/08/2014	ATMARAM JUGALDAS PRAJAPATI,ASHOKBHAI ATMARAM PRAJAPATI	MR KV SHELAT	KUMUDCHANDRA KESHAVLAL PRAJAPATI,MOHANBHAI ATMARAM PRAJAPATI,RAJENDRABHIA MOHANBHAI PRAJAPATI	MR JF MEHTA
2995	AO/379/2013	6/8/2015	RAVAL SHAILESHKUMAR RAMANLAL,	MR RL MEHTA,MR PINAKIN B RAVAL	AHMEDBAD MUNICIPAL CORPORATION,	MR NIKUNT K RAVAL
2996	AO/380/2013	21/10/2013	VISHNUBHAI PUNJABHAI PATEL,SURESHBHAI RANCHHODBHAI PATEL,SANJAYBHAI RANCHHODLAL PATEL,VIPULBHAI RANCHHODBHAI PATEL,KANUBHAI BABALDAS PATEL,JAGDISHBHAI PUNJABHAI PATEL,GHANSHYAMBHAI BABALDAS PATEL,PIYUSHBHAI BHARATBHAI PATEL	MR MRUGEN K PUROHIT	GANDAJI DHIRAJI THROUGH LEGAL HEIRS,SHANTABEN D.O. GANDAJI DHIRAJI,KAMUBEN D.O. GANDAJI DHIRAJI,DAHIBEN D.O. GANDAJI DHIRAJI,DAHYAJI DHIRAJI,MANEKBEN WD.O. BECHARJI DHIRAJI,PASIBEN D.O. BECHARJI DHIRAJI,MANIBEN D.O. BECHARJI DHIRAJI,DASHRATHBHAI BECHARJI,AMRUTBEN D.O. BECHARJI DHIRAJI,CHANDABEN WD.O. SHIVAJI JERAJI,GANGABEN WD.O. PRATAPJI SHIVAJI,RAMESHJI PRATAPJI,SHAMBHUJI PRATAPJI,HARSHADJI ALIAS DASHRATHJI PRATAPJI,HARGOVIND KHUSHALBHAI PANCHAL,NAGJIBHAI NONDHABHAI BHARWAD,NATHABHAI KHUSHALBHAI PANCHAL,BHIKHABHAI TALJIBHAI DESAI,SHANKARBHAI AMBALAL PATEL THROU. POA VISHNUBHAI V PATEL,SARGARBHAI PUNJABHAI PATEL,BHAGWANDAS VITHTHALBHAI PATEL,JETHALAL PRABHUDAS PATEL,KUNVARBEN JETHALAL PATEL.,DINESHBHAI JETHALAL PATEL.,KIRANBHAI JETHALAL PATEL.,RAJESH JIVRAMBHAI DESAI,ARVINDBHAI KANTILAL PATEL,SUKAN CORPORATION PRIVATE LIMITED	RULE SERVED BY DS,UNSERVED EXPIRED (R),MR NV GANDHI,MR NIKUNT K RAVAL,MR NIRAV P SHAH
2997	AO/381/2013	21/10/2013	VISHNUBHAI PUNJABHAI PATEL,SURESHBHAI RANCHHODLAL PATEL,SANJAYBHAI RANCHHODLAL PATEL,VIPULBHAI RANCHHODBHAI PATEL,KANUBHAI BABALDAS PATEL,JAGDISHBHAI PUNJABHAI PATEL,GHANSHYAMBHAI BABLADAS PATEL,PIYUSHBHAI BHARATBHAI PATEL	MR MRUGEN K PUROHIT	GANDAJI DHIRAJI THROUGH LEGAL HEIRS,SHANTABEN D.O. GANDAJI DHIRAJI,KAMUBEN D.O. GANDAJI DHIRAJI,DAHIBEN D.O. GANDAJI DHIRAJI,DAHYAJI DHIRAJI,MANEKBEN WD.O. BECHARJI DHIRAJI,PASIBEN D.O. BECHARJI DHIRAJI,MANIBEN D.O. BECHARJI DHIRAJI,DASHRATHBHAI BECHARJI,AMRUTBEN D.O. BECHARJI DHIRAJI,CHANDABEN D.O. SHIVAJI JERAJI,GANGABEN WD.O. PRATAPJI SHIVAJI,RAMESHJI PRATAPJI,SHAMBHUJI PRATAPJI,HARSHADJI ALIAS DASHRATHJI PRATAPJI,HARGOVIND KHUSHALBHAI PANCHAL,NAGJIBHAI NONDHABHAI BHARWAD,NATHABHAI KHUSHALBHAI PANCHAL,BHIKHABHAI TALJIBHAI DESAI,SHANKARBHAI AMBALAL PATEL THRO. POA VISHNUBHAI V PATEL,SARGARBHAI PUNJABHAI PATEL,BHAGWANDAS VITHTHALBHAI PATEL,JETHALAL PRABHUDAS PATEL,KUNVARBEN JETHALAL PATEL.,DINESHBHAI JETHALAL PATEL.,KIRANBHAI JETHALAL PATEL.,RAJESH JIVRAMBHAI DESAI,ARVINDBHAI KANTILAL PATEL,SUKAN CORPORATION PRIVATE LIMITED	,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR NV GANDHI,MR NIKUNT K RAVAL,MR NIRAV P SHAH
2998	AO/382/2013	9/10/2013	JAYMIN KAMLESHBHAI THAKKAR,GOPI KAMLESHBHAI THAKKAR	MS SD RAMI	KAILASH TUKARAM CHIKHLIKAR,	(MR PARESH M DARJI)
2999	AO/383/2013	5/8/2015	JAYNTIBHAI BHOGILAL (DECD.) THROUGH LEGAL HEIRS,,UMESHBHAI JAYNTILAL DESAI,SANJAYKUMAR JAYNTIBHAI DESAI,BHADRESHKUMAR SHANTILAL SHAH,DHANPAL R SHAH,INDRAKUMAR C SHAH	MR Y J PATEL	BALUBHAI DAHYABHAI,SHANTABEN CHINUBHAI W.O. DAHYABHAI,RITABEN CHINUBHAI,DINESHBHAI CHINUBHAI,DAKSHABEN CHINUBHAI,BHARATBHAI DAHYABHAI PATEL	MR PRABHAKAR UPADYAY
3000	AO/384/2013	7/7/2015	VIJAYBHAI RAMANLAL POTLA,RITABEN VIJAYBHAI POTLA	(MR AJ SHASTRI)	YASWANTBHAI RAMANBHAI POTLA,PRADIPBHAI RAMANLAL POTLA,RAGINIBEN PRADIPKUMAR POTLA	MR NM KAPADIA

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3001	AO/385/2013	19/03/2014	M/S SWASTIK ENGINEERS PVT LTD,	MR MEHUL S SHAH	CHANDRAKANT PURSHOTTAMDAS MEHTA,	MR NV GANDHI
3002	AO/386/2013	22/11/2018	MANGUBEN D/O VARSANGJI SENDHAJI THAKORE AND W/O VELAJI JENAJI,CHELAJI VARSANGJI THAKORE	MR.SUBHASH G BAROT	THAKORE GHABAJI LALAJI- DECD. THRO HEIRS,LAKHAJI GHABHAJI THAKORE,CHANDUJI GHABHAJI THAKORE,RANCHHODJI GHABHAJI THAKORE,LASIBEN GHABHAJI THAKORE WIFE OF SHANKAJI BOTHAJI,KATABEN GHABHAJI TAHKORE WIFE OF BALDEVJI SHAKRAJI,PATEL NARENDRAKUMAR NATUBHAI,THAKORE MOHOTJI MASANGJI,THAKORE MANAJI MOHANJI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR Y J PATEL
3003	AO/387/2013	8/8/2014	MOHANBHAI SOMABHAI TALPADA (VAGHRI),	MR LR PATHAN	RAVJIBHAI SOMABHAI PATEL,PATEL LILABEN WIFE OF MANUBHAI KASHIBHAI,PATEL MEENABEN WIFE OF PUNAMBHAI KASHIBHAI,PATEL PARESHABEN WIFE OF MAHENDRABHAI KASHIBHAI	MR HITESH N ACHARYA
3004	AO/388/2013	25/10/2013	C G CHEMICALS,	MR VASANTS SHAH	NARAYANI TRADING COMPANY,	
3005	AO/389/2013	28/01/2014	LALJIBHAI ARJANBHAI PATEL,	(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA	VANMALIBHAI LALUBHAI PATEL-DECD.,BENABEN WIFE OF VANMADIBHAI PATEL,NARSINHBHAI SON OF VANMADIBHAI PATEL,NATWARBHAI SON OF VANMADIBHAI PATEL,NAGINBHAI SON OF VANMADIBHAI PATEL,MAHESHBHAI SON OF VANMADIBHAI PATEL,LAXMIBEN DAUGHTER OF VANMADIBHAI PATEL,USHABEN DAUGHTER OF VANMADIBHAI PATEL,PALIBEN DAUGHTER OF VANMADIBHAI PATEL,DAHIBEN DAUGHTER OF VANMADIBHAI PATEL,NIRUBEN DAUGHTER OF VANMADIBHAI PATEL,SUMANBEN DAUGHTER OF VANMADIBHAI PATEL,KANCHANBEN DAUGHTER OF VANMADIBHAI PATEL	,MR UTPAL M PANCHAL
3006	AO/390/2013	30/08/2017	KHANTIL MUKESHBHAI SHROFF,BHARATBHAI GOVINDBHAI BHARWAD	MR DHRUV K DAVE	PATEL DILIPBHAI SHIVABHAI,DINESH VITHTHALBHAI CHAUHAN	THAKKAR AND PAHWA ADVOCATES
3007	AO/391/2013	11/12/2013	VIPULBHAI R SHAH,	(MR VM PANCHOLI)	KUNJUBEN PRATAPRAY SHAH,	MR RJ GOSWAMI
3008	AO/392/2013	4/7/2014	DAAYABHAI MANJIBHAI DABHI,	MR. JAY M THAKKAR	NATWARLAL BHIKHUBHAI RUPARELIA,	MR PREMAL S RACHH
3009	AO/393/2013	11/10/2013	VISHRAMBHAI PREMJIBHAI GAMI,DEVENBHAI ISHWARBHAI PATEL	MR MJ PARIKH	NARENDRAKUMAR GORDHANDAS PATEL,DHARMENDRASINH KHDUBHA VAGHELA,MOHANBHAI JAGABHAI BHARWAD,PRAKASH MOHANBHAI BHARWAD,MAHADEV CHIKUBHAI BHARWAD	
3010	AO/394/2013	10/10/2013	PUNJIBEN HIRALAL SHAH (DECD.) THROUGH LEGAL HEIRS,,MAHENDRA AMRUTLAL SHAH,RAMESH AMRTULAL SHAH,ASHOK AMRTULAL SHAH,MUKESH AMRTULAL SHAH,NIRMALABEN D/O AMRUTLAL SHAH	MR. PARTH H BHATT	BULCHAND CHELARAM SAVLANI-DECD.,GODAVARIBEN SAVLANI,HARISH SALVANI,ASHOK SAVLANI,DILIP SAVLANI,JAYAVANTIBEN,INDIRABEN	
3011	AO/395/2013	9/12/2013	MEHULBHAI GHANSHYAMBHAI PATEL,	MR AR MAJMUDAR	BHUPENDRABHAI AMBALAL PATEL,KOKILABEN AMBALAL PATEL WIFE OF RAMANBHAI PATEL,SHARMILABEN AMBALAL PATEL WIFE OF SHRI THAKORBHAI PATEL	MR NK MAJMUDAR

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3012	AO/396/2013	27/01/2014	HEMANSHUBHAI SURESHBHAI PATEL,	MR YN RAVANI	PARBHUBHAI ALIAS CHHANABHAI DURLABHBHAI PATEL,DAHIBEN W.O. PARBHUBHAI ALIAS CHHANABHAI DURLABHBHAI PATEL,SURESHBHAI PARBHUBHAI PATEL,KALPESHBHAI PARBHUBHAI PATEL,RANJANBEN ISHWARBHAI PATEL D.O. PARBHUBHAI DURLABHBHAI PATEL,RASILABEN RAMANBHAI PATEL D.O. PARBHUBHAI DULABHBHAI PATEL,LAXMIBEN THAKORBHAI PATEL,GORDHANBHAI ZAVERBHAI MORADIYA,DHARAMSHIBHAI HARJIBHAI KANKOTHIYA,LAVJIBHAI GANESHBHAI,LEGAL HEIRS OF NARANBHAI HIRJIBHAI MIYANI,LABHUBEN WD.O. NARANBHAI HIRJIBHAI MIYANI,JAGDISHBHAI NARANBHAI MIYANI,SURESHBHAI NARANBHAI MIYANI,BHAVESHBHAI NARANBHAI MIYANI,JAYESHBHAI GORDHANBHAI KAKADIYA,HEMABEN WD.O. JAGDISHBHAI PARBHUBHAI PATEL,RAJHANS INFOCON INDIA PRIVATE LTD.,ISHWARBHAI DHARAMSHIBHAI MANGUKIYA,JASMATBHAI SHAMBHUBHAI VORA,VIJAYBHAI VALLABHBHAI ASODHARIYA,HIMATBHAI CHHAGANBHAI MANGUKIYA	,MR AB MUNSHI
3013	AO/397/2013	28/03/2014	MEENABEN VIJABYAI DESHANI THRO'POA VIJAYBHAI N DESHANI,SHRI BHARATKUMAR KANTILAL DHANESHA THRO'POA VIJAYBHAI N DESHANI,SMT. MADHUBEN YOGESHKUMAR MESWANIYA THRO POA VIJAYBHAI N DESHANI,DR. SHRI VIJAYBHAI NANUBHAI DESHANI THROPOA VIJAYBHAI N DESHANI	MR JM BAROT,MR HARESH H PATEL	NIMISHABEN JAYANTBHAI KOTAK,	
3014	AO/398/2013	11/9/2014	TINA SIDDHARTH JAIN,NINA RASIKLAL MARADIYA	MR DILIP L KANOJIYA	N K PROTEINS LIMITED THROUGH MANAGING DIRECTOR NILESHBHAI K PATEL,TIRUPATI ENTERPRISE,RASIKLAL JAIN,SRIKANTBHAI DALAL	RULE SERVED BY DS,MR GHANSHYAM AMIN,NANAVATI ASSOCIATES
3015	AO/399/2013	3/4/2014	AVINASH N CAPTAN,	MR AJAY R MEHTA	DAKOR TEMPLE COMMITTEE,	MR DILIP L KANOJIYA
3016	AO/400/2013	2/4/2014	JYOTSNABEN RAMESHCHANDRA KANSARA,	MR VIJAY N RAVAL	ANKIT RAJENDRABHAI KANSARA,RAJENDRA NATVARLAL KANSARA	MR EKANT G AHUJA
3017	AO/401/2013	10/2/2014	MEHBUBMIYA GULABMIYA MALEK,	HL PATEL ADVOCATES	KOKILABEN VISHNUBHAI PATEL,DHARMENDRA VISHNUBHAI PATEL,SOMABHAI MAGANBHAI SOLANKI,SHARDABEN WD-O SOMABHAI MAGANBHAI SOLANKI,BHARATBHAI SOMABHAI SOLANKI,NILESH VISHNUBHAI PATEL,BHAVNABEN VISHNUBHAI PATEL	,MR JA ADESHRA,MR. KM ANTANI
3018	AO/402/2013	3/7/2014	M/S GLOBAL INNOVATIONS PVT LTD,	MR ASPI M KAPADIA	ANURITA ENTERPRISES PVT LTD,	MR ZUBIN F BHARDA
3019	AO/403/2013	22/08/2014	M/S SUNCREST FOOD MAKERS,	MR MANAV A MEHTA	GENERAL CANDY CO LTD,RITESH MINICHEM	MR PREMAL S RACHH,MR. TIRTHRAJ PANDYA
3020	AO/404/2013	22/07/2014	PRANAV RANCHHODBHAI AHIR,	MR DILIP L KANOJIYA	SHAUKAT ABDUL LATIF SHAIK,DIPTESHKUMAR KIRITSINH GOHIL,HARDIPSINH KIRITSINH GOHIL	NOTICE SERVED,MR ADIL R MIRZA

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3021	AO/406/2013	17/10/2013	HEMABEN WIDOW OF JAGDISH PARBHUBHAI PATEL AND DAUGHTER OF DAHYABHAI,KRISHNABEN JAGDISHBHAI PATEL	MR DILIP L KANOJIYA	PARBHUBHAI ALIAS CHHANABHAI DURLABHBHAI PATEL,DAHIBEN WIFE OF PARBHUBHAI ALIAS CHHANABHIA DURLABHAI PATEL,SURESHBHAI PARBHUBHAI PATEL,KALPESHBHIA PARBHUBHAI PATEL,RANJANBEN ISHWARBHAI PATEL DAUGHTER OF PARBHUBHIA DURLABHBHAI PATEL,RASILABEN RAMANBHAI PATEL DAUGHTER OF PARBHUBHAI DURLABHBHAI PATEL,LAXMIBEN THAKOREBHAI PATEL,GORDHANBHAI ZAVERBHAI MORADIYA,DHARAMSHIBHAI HARJIBHAI KANKOTIYA,LAVJIBHAI GANESHBHAI,NARANBHAI HARJIBHAI MIYANI-DECD. THROUGH LEGAL HEIRS,LABHUBEN WIDOW OF NARANBHAI HARJIBHAI MIYANI,JAGDISHBHAI NARANBHAI MIYANI,SURESHBHAI NARANBHAI MIYANI,BHAVESHBHAI NARANBHAI MIYANI,JAYESHBHAI GORDHANBHAI KAKADIYA,RAJHANS INFOCON-INDIA PRIVATE LIMITED,ISHWARBHAI DHARAMSHIBHAI MANGUKIYA,JASMATBHAI SHAMBHUBHAI VORA,VIJAYBHAI VALLABHBHAI ASODARIYA,HIMMATBHAI CHHAGANBHAI MANGUKIYA	
3022	AO/407/2013	9/12/2014	KESURBHAI PUNABHAI VEKARIYA,	MR DHIRAJ M PATEL	TULSIBHAI KARSANBHAI KATHIRIYA,RAVJIBHAI VALLABHBHAI KOTHIYA,RAMANBHAI NARSINHBHAI,DURLABHBHAI GOPALBHAI PATEL,MAMLATDAR SHRI VALIYA	RULE SERVED,MR NACHIKET A DAVE
3023	AO/408/2013	9/7/2015	M/S AIREFF DETOX INC,	MR JIGAR M PATEL	MODERN TERRY TOWELS LIMITED,	MS. KITTY S MEHTA
3024	AO/409/2013	9/12/2013	BHUPENDRABHAI AMBALAL PATEL,KOKILABEN AMBALAL PATEL (WIFE OF RAMANBAHI PATEL),SHARMILABEN AMBALAL PATEL (WIFE OF THAKORBHAI PATEL)	MR NK MAJMUDAR	MEHULBHAI GHANSHYAMBHAI,	MR AR MAJMUDAR
3025	AO/411/2013	30/11/2013	GAYATRI PARSHOTTAM RAMANI,	MR BP GUPTA	PARSHOTTAM AMULDAS RAMANI,	THAKKAR AND PAHWA ADVOCATES
3026	AO/412/2013	26/03/2014	NITABEN D/O THAKORLAL BHATT & W/O DINESH B JANI,DINESHKUMAR B JANI	MR VASANTS SHAH	DEVENDRABHAI KANTILAL TRIVEDI,DEVYANIBEN WD-O DEVENDRABHAI TRIVEDI,SMT. SMITABEN B MITHAIWALA	NOTICE NOT RECD BACK,MR KUNJAL D PANDYA
3027	AO/413/2013	11/3/2014	VINUBHAI PARSHOTTAMBHAI PATEL,	MR. PANAM C SONI	MADHUBEN MASHRUBHAI JHAMPADIA,	MR MP SHAH,MS. KRUTI M SHAH
3028	AO/414/2013	12/12/2013	GIRISHBHAI CHUNILAL PATEL,	MR ASHISH H SHAH	PRAFULCHANDRA NAVRANGLAL DAVE,GUJARAT STATE FINANCE CORPORATION	MR SANJAY A MEHTA,HCLS COMMITTEE,MR GAURAV K MEHTA
3029	AO/416/2013	22/10/2013	RASIKLAL RAMLAL PATEL,MANJULABEN RASIKLAL PATEL,DHARMENDRA RASIKLAL PATEL,MANOJ RASIKLAL PATEL,ARVINDBHAI ALIAS BACHUBHAI RAMLAL PATEL (DECD.) THROUGH LEGAL HEIRS,MADHUBEN ARVINDBHAI PATEL,RAJESH ARVINDBHAI PATEL,ASHOK ARVINDBHAI PATEL,JAGDISH ARVINDBHAI PATEL	MS NIYATI K SHAH	AMRISHBHAI RAMBHAI PATEL,BHAVESH NARESHCHANDRA AMIN,USHABEN DAUGHTER OF RAMLAL MAGANLAL PATEL,BHAVNABEN DAUGHTER OF RAMLAL MAGANLAL PATEL	,MR TATTVAM K PATEL
3030	AO/418/2013	11/3/2014	ABDUL SAMAD ABDUL KHALEK BANGI,	MR ADIL R MIRZA	ABDUL HAMID MOHAMMED BANGI,PRAGNESH DINESHBHAI PATEL,PRAKASH DEVJIBHAI KHOKANI,MOHAMMED IMRAN AJMALKHA PATHAN	MR NV GANDHI
3031	AO/419/2013	19/03/2014	RANJANBEN KESHAVLAL POPAT WIDOW AMRUTLAL RATILAL DHAKAN,MANISH AMRUTLAL DHAKAN SON OF AMRUTLAL RATILAL DHAKAN	MR PRADEEP PATEL	SEJPAL JAYANT HARJIVANBHAI,	MS PS PALMER
3032	AO/420/2013	6/5/2014	RAJUBHAI KHODAJI THAKORE,	MR HARSHAD K PATEL	ARVINDBHAI SHAMALBHAI PATEL,	MR.DIPAK B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3033	AO/421/2013	16/09/2014	PANIBEN DAUGHTER OF PUNJABHAI NARANDAS AND WIFE OF MANGALDAS PUNJABHAI SHAH-DECD.,KALIDAS MANGALDAS PARMAR,BHAILALBHAI MANGALDAS PARMAR,PASHIBEN MANGALDAS PARMAR	MR GAURAV CHUDASAMA	NATHABHAI JIVABHAI HARIJAN,MOHANBHAI NATHABHAI HARIJAN,PANKAJBHAI NATHABHAI HARIJAN,PASHABHAI NATHABHAI HARIJAN,SNEHAL MAHENDRABHAI PATEL,NAVINBHAI BHOGILAL PATEL,MUKUNDBHAI KANUBHAI PARSANA	MS. SAMATA V PATEL
3034	AO/422/2013	10/2/2014	JAYESHBHAI AMBALAL PATEL,	MR YN RAVANI	BHARATBHAI V PATEL,	
3035	AO/423/2013	23/04/2014	BHARAT CHIMANLAL BODIWALA,	MS LILU K BHAYA	MANMANDIR LADIES HOSTEL PROP.JAYESH VINUBHAI SHAH,MOGHIBEN WAGJIBHAI SHAH-DECD.THRO HEIRS,CHETAN WAGJIBHAI SHAH,JIGNESH WAGJIBHAI SHAH,HITESH WAGJIBHAI SHAH	,DS AFF.NOT FILED (N),MR BHUSHAN B OZA
3036	AO/424/2013	16/01/2014	NAZIRAHMAD MOHAMMADBHAI DIWAN,	MR NILESH M SHAH	SHAIKH MOHMADSIDIQ FATEHMOHAMMAD,	DARSHAN M VARANDANI,F M SHAIKH
3037	AO/425/2013	11/3/2014	SEEMABEN DAYANAND SHUKLA,DAYANAND MATAPRASAD SHUKLA	(MR MB GANDHI),MR CHINMAY M GANDHI	SANDEEPBHAI CHAMPAKLAL SHAH,	(MR PARESH M DARJI)
3038	AO/426/2013	16/06/2015	DHARMESHBHAI RAJNIKANTBHAI MEHTA,NITINBHAI GORDHANBHAI BHANGAJI	MR ASHISH M DAGLI	VASANTBEN PARSOTTAMBHAI PATEL,RAGHUVIRSINH AMARSINH JADEJA,HARISHECHANRASINH MANSINH CHUDASMA	,MS TRUSHA K PATEL
3039	AO/427/2013	23/12/2013	GREEN SCAP ACCOMMODATIONS,	MR SUNIL S JOSHI	TRIVEDI PRITISAGAR DEVENDRAKUMAR,ATMARAM MAHASUKHRAM,KARUNASHANKER ATMARAM TRIVEDI,YOGESH KARUNASHANKER TRIVEDI,GEETABEN KARUNASHANKER TRIVEDI,MITABEN KARUNASHNKER TRIVEDI,RITABEN KARUNASHANKER TRIVEDI,HEENABEN KARUNASHNKER TRIVEDI,CHANDRAKANT ATMARAM-DECD. THROUGH LEGAL HEIRS,VIMLABEN WIDOW OF CHANDRAKANT ATMARAM,GEETABEN CHANDRAKANT TRIVEDI,HANSABEN CHANDRAKANT TRIVEDI,MUKESHBHAI CHANDRAKANT TRIVEDI,VIJAYBHAI CHANDRAKANT TRIVEDI,KANIYALAL ATMARAM TRIVEDI,RAMESHCHANDRA ATAMARAM TRIVEDI-DECD.,KAMLABEN WIDOW OF RAMESHCHANDRA ATMARAM,DEVENDRABHAI ATMARAM TRIVEDI,JAGDISHBHAI ATMARAM TRIVEDI,BHAVIKBHAI BHARATBHAI SHAH,RASHMI INFRASTRUCTURE,UNITED INFRASTRUCTURE	,NOTICE SERVED,NOTICE UNSERVED,DS AFF.NOT FILED (N),DELETED,MR DEVANG J JOSHI,MR MASOOM K SHAH
3040	AO/428/2013	5/12/2013	PRAVINBHAI KESHAVLAL PATEL,KANCHANBEN PUNJABHAI PATEL,KESHUBHAI BAVABHAI KORAT	VIRAL K SHAH,MR. RAJ A TRIVEDI	SHARMISHTABEN PUNJALAL PARIKH,KANTILAL MAGANLAL CHOUDHARY	MR MI HAVA,MR. TIRTHRAJ PANDYA
3041	AO/429/2013	31/01/2014	LAXMIBEN D.O. NATHABHA MAFATBHAI PATEL,KALPESHBHAI HARIBHAI PATEL,RAMCHANDRA HARIBHAI PATEL THROU. POA KALPESHBHAI H PATEL	MR D K TRIVEDI	DHAWAL AMRUTBHAI PATEL,BABUBHAI JAISINGHBHAI DESAI,HARIBHAI GANGARAM PATEL,JAYESHBHAI MOHANBHAI PATEL,BHAGWABHAI GANGARAMBHAI PATEL,YASH PROCON PRIVATE LIMITED,NAYAB COLLECTOR,AHMEDABAD CITY URBAN DEVELOPMENT AUTHORITY,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED,SERVED BY AFFIX(N),(MR S N THAKKAR),MS SONAL D VYAS,MRS KALPANA K RAVAL,NANAVATI ASSOCIATES
3042	AO/430/2013	18/12/2013	PRAVINKUMAR MATHURBHAI PATEL,	MR SK PATEL	ARKHI RANCHHODBHAI PATEL,VIPULBHAI RANCHHODBHAI PATEL,RANCHHOD BHOLIDASBHAI PATEL,JAYESH RANCHHODBHAI PATEL	(MR PRANAV S DAVE),MR DHARMESH R PATEL,MR SHIVANG M SHAH

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3043	AO/431/2013	14/07/2014	MANIBA PRATAPSANG VAGHELA-,VILASB PRATAPSANG VAGHELA	MR PS CHAMPANERI	DR. RAJENDRAKUMAR KESHAVLAL,JANAKBA WIDOW OF BHURABHAI TAKHATSANG,DHIRAJBA BHURABHA VAGHELA,PRAFULABA BHURUBHA VAGHELA,NAYNABA BHURUBHA VAGHELA,RAMILABA BHURBHA VAGHELA,PRAVINSINH PRATAPSINH,BABUBHAI PRATAPSINH,MAHIPATSINH SURSANG VAGHELA,GITABA WIDOW OF MAHIPATSINH PRATAPSINH SELF AND NATURAL GUARDIAN AND BEST FRIEND OF MINOR	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS TRUSHA K PATEL
3044	AO/433/2013	7/2/2014	DHIRAJLAL MAGANLAL PATEL,	MR NIRAV R MISHRA	SHRIKANT BHAGWATIPRASAD PANDEY,VIJAY BRAHMADEV PATEL,HUMALBHAI SANATBHAI JOSHI	NOTICE SERVED BY DS,MR. IMRAN H SAMOL,MR. KISHAN H DAIYA,GEORGE P AUGUSTHY
3045	AO/434/2013	1/8/2014	BAWANJIBHAI CHOTHABHAI MUNDHAWA,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	GAVIBEN ALIAS GAURIBEN WIFE OF KARANBAHI BHUNDIYA DAUGHTER OF HARIBHAI GAMARA,KADVIBEN RAVJIBHAI THUNGA,KIDIBEN VASHRAMBHAI GAMARA DAUGHTER OF RAVJIBHAI THUNGA,BEBIBEN BAWANJIBHAI THUNGA DAUGHTER OF RAVJIBHAI THUNGA	,MR VIMAL M PATEL
3046	AO/435/2013	1/8/2014	BAWANJIBHAI CHOTHABHAI MUNDHAWA,	MR MOUSAM R YAGNIK	KIDIBEN VASHRAMBAHI GAMARA,KADVIBEN RAVJIBHAI THUNGA,BEBIBEN BAWANJIBAHI THUNGA DAUGHTER OF RAVJIBHAI THUNGA	,MR VIMAL M PATEL
3047	AO/436/2013	7/8/2015	DAHYABHAI REVABHAI PATEL THROU. POA CHETAN SHAH,HIRABEN DAHYABHAI PATEL,UMIYA PVC PIPES AND FITTING PVT LTD THROUGH ITS	SINGHI & CO	UMIYA PIPES PRIVATE LIMITED,CHANDRAVADAN MANILAL PATEL,MANILAL AMTHALAL PATEL,RENUKABEN CHANDRAVADAN PATEL,RIDDHI SIDDHI FINSTOCK PVT LTD. THROUGH ITS,UNITY PIPE PVT LTD. THROUGH ITS DIRECTOR	MR DILIP L KANOJIYA
3048	AO/437/2013	7/7/2015	RONAK PRINTS PRIVATE LIMITED, THROUGH ITS DIRECTOR ASHOK A KEDIA,	MR SALIL M THAKORE	THE AHMEDABAD MUNICIPAL CORPORATION,DEPUTY MUNICIPAL COMMISSIONER TAXATION,DEPUTY MUNICIPAL COMMISSIONER SOUTH ZONE	(MRS VD NANAVATI)
3049	AO/438/2013	2/12/2013	MARUTI NANDAN COURIER PVT LTD,JIVANBHAI DEVJIBHAI BHOGAYATA	DR RAJESH H ACHARYA	SHREE MARUTI COURIER SERVICES PVT LTD,	MR YJ TRIVEDI
3050	AO/439/2013	21/04/2014	SANJAY RATILAL CHUNCHHIA,	MR NIRAV C THAKKAR	DHIRAJLAL DHANJIBHAI SARDHARA,DILIPBHAI MOHANBHAI MEDHPARA	MR PY DIVYESHVAR,MR DIPAL R RAVAIYA
3051	AO/440/2013	5/3/2014	RAJPALSING IQBAL SING GIL,	MR ASHOK N PARMAR	PUSHPABEN VITHALDAS PRAJAPATI,	MR RAJESH K SHAH
3052	AO/441/2013	28/01/2014	RATHWA GOVINDBHAI CHAMADBHAI,RATHWA RALUBHAI KADWABHAI	MR. BK. RAJ	CHAUDHARY AMARSINH VAKSIBHAI,	MR BA SURTI
3053	AO/442/2013	8/6/2016	AMITBHAI BALVANTBHAI PATEL,MITALBEN BALVANTBHAI PATEL	MR SP MAJMUDAR	MADHUBEN BHIKHABHAI PATEL,VIJAYBHAI BHIKHABHAI PATEL,JYOTIBEN BALVANTBHAI PATEL,KANUBHAI RAMJIBHAI DHAMI,DINESHBHAI TAPUBHAI GAJIYA,VISHALKUMAR SHANTILAL PATEL,KAMLESHBHAI MAGANBHAI,DINESHBHAI ARJANBHAI PATEL,DHARMESH ALIAS BHARATBHAI DALPATBHAI,SHREE MARUDHAR CORPORATION	RULE SERVED BY DS,MR MEHUL S SHAH,MR MANAN A SHAH
3054	AO/443/2013	17/04/2014	VISHRAMBHAI PREMJIBHAI GAMI,	MR MJ PARIKH	JAGDISHBHAI PRABHUDAS PATEL,DILIPBHAI PRABHUDAS PATEL,PRABHUDAS RANCHHODBHAI PATEL,KETANBHAI JAGDISHBHAI PATEL,CHETAN JAGDISHBHAI PATEL,JIVTIBEN PRABHUDASBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	,MR MEHUL S SHAH,MR LALIT K BABULKAR
3055	AO/444/2013	24/01/2014	BHAGUBHAI VITTHALBHAI PATEL,	MR JAPAN V DAVE	UNION OF INDIA,ESTATE OFFICER AND SENIOR DIVISIONAL ENGINEER NORTH,D.R.M.W B.C.T.	MR RAVI KARNAVAT
3056	AO/445/2013	14/10/2014	TILESHWAR DEVNARAYAN RAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MR K R MISHRA	ANIL VINAYAK PIMPUTKAR,GAJANAN VINAYAK PIMPUTKAR,KUMUDINI VINAYAK PIMPUTKAR,GAJANAN VINAYAK PIMPUTKAR	MR DILIP L KANOJIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3057	AO/447/2013	19/03/2014	MIHIR HARISHBHAI PRAJAPATI,	VIRAL K SHAH,MR. CHETAN V KAPADIA	SAMIRKUMAR BALUBHAI PATEL,KIRANKUMAR MANGUBHAI PRAJAPATI,HASMUKH MANGUBHAI PRAJAPATI,REKHABEN KIRANBHAI PRAJAPATI,BINABEN HARISHBHAI PRAJAPATI,DHARMENDABHAI HARISHBHAI PRAJAPATI,RAJUBHAI JERAMBHAI PATEL,LALITBHAI JERAMBHAI PATEL,KANCHANBEN VIJAYBHAI CHOKSI,VIJAY HASMUKHBHAI CHOKSI,HEMANTKUMAR MANUBHAI DESAI,ABHAYKUMAR MOHANBHAI PATEL,HEMLATABEN JITESHBHAI PATEL,JITESHBHAI HARABHAI PATEL,KAUSHLYABEN MOHANSINH KATHVADIYA,MOHANSINH RUPSINH KATHVADIYA,PRERNA HITESH PARIKH,BHAVNA NIKHIL ZAVERI,RUCHIBEN SANDIP SINDHA,PINTUKUMAR JETHMAL SHAH,VASANTIBEN BIPINBHAI PATEL,NIKHIL VINODBHAI ZAVERI	NOTICE SERVED BY DS,NOTICE UNSERVED,MR DILIP L KANOJIYA,MR DIGANT M POPAT
3058	AO/448/2013	10/4/2014	KARSHANBHAI MANCHABHAI PATEL,DEVCHANDBHAI MANCHABHAI PATEL,DIWALIBEN TRIKAMBHAI PATEL,NITINKUMAR TRIKAMBHAI PATEL,DHARMENDRAKUMAR @ SHAILESHKUMAR TRIKAMBHAI PATEL,SHANTABEN MANCHABHAI PATEL,HIRABEN MANCHABHAI PATEL,MAHENDRABHAI RAICHANDBHAI PATEL,RAMILABEN KANTILAL PATEL,BHAVNABEN KANTILAL PATEL,VARSHABEN KANTILAL PATEL,HITESH KANTILAL PATEL,RAJESH KANTILAL PATEL,DILIPBHAI MANORBHAI PATEL,LAXMANBHAI MANORBHAI PATEL	MR ABHAYKUMAR P SHAH,MR JAYESH V PATEL	AMRATBHAI NAROTAMDAS PATEL,RAJUBHAI BAPULAL RAMI,SANTOKBEN WIDOW OF RAICHANDBHAI MANCHABHAI PATEL,ASHWINBHAI RAICHANDBHAI PATEL,HANSABEN RAICHANDBHAI PATEL,MEENABEN RAICHANDBHAI PATEL	RULE SERVED,MR HRIDAY BUCH
3059	AO/449/2013	10/8/2015	MEGHJI GELA KHIYASHI-DECD. THROUGH LEGAL HEIRS,SURESH MEGHJI GELA,KESHAVJI MEGHJI GELA	MR.D K.PUJ	PREMJI MEGHJI GELAD-DECD.,TEJBAI PREMJI MEHJI GELA,JYOTIBEN WIFE OF MUKESH GELA AD GAUGHTER OF PREMJI MEGHJI GELA,HASMUKH PREMJI MEGHJI GELA,HIREN PREMJI MEGHJI GELA	,MR SH ALMAULA
3060	AO/450/2013	21/07/2015	MANOJBHAI BABUBHAI @ SUMANBHAI PATEL,DINESHBHAI BABUBHAI @ SUMANBHAI PATEL,HITESHBHAI BABUBHAI @ SUMANBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	BABUBHAI ALIAS SUMANBHAI RANCHHODBHAI PATEL,SUSHILABEN W.O. BABUBHAI ALIAS SUMANBHAI RANCHHODBHAI PATEL,RITABEN D.O. BABUBHAI ALIAS SUMANBHAI RANCHHODBHAI PATEL,ISHWARBHAI RANCHHODBHAI PATEL,REVABEN W.O. ISHWARBHAI RANCHHODBHAI PATEL,CHINTUBHAI ISHWARBHAI PATEL,KALPANABEN D.O. ISHWARBHAI RANCHHODBHAI PATEL,DEVYANIBEN D.O. ISHWARBHAI RANCHHODBHAI PATEL,HANSABEN D.O. RANCHHODBHAI V PATEL,CHATURBHAI NANJIBHAI SAVALIYA,RAJESHBHAI KURJIBHAI RADADIA	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR JITENDRA M PATEL
3061	AO/451/2013	25/02/2016	LEGAL HEIRS OF JAYSUKHBEN D/O THAKOREBHAI MANCHHARAM YASHVANTLAL JAGDISHBHAI PATEL,DEEPAK YASHVANTLAL PATEL,CHHAYA YASHVANTLAL PATEL,ASHA YASHVANTLAL PATEL	MR P P MAJMUDAR	LILAVATI ALIAS LILIBEN DAUGHTER OF THAKORE MANCHABHAI,URMILABEN DAUGHTER OF THAKORE MANCHABHAI,PUSHABEN WIDOW OF YOGESHCHANDRA NARANJI NAGARBHAI,PRAKASH YOGESHBAHI,KISHORCHANDRA NAGARJI PATEL,DIPIKABEN WIFE OF KISHORECHANDRA NAGARJI,JAYESHKUMAR KISHORCHANDA,MANIBEN WIDOW OF THAKORBHAI MANCHARAM,MINAXI YASHWANTRAI PATEL	,MR DHAVAL D VYAS

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3062	AO/452/2013	16/06/2014	BHAVIN SUKHLAL MORABIA,	MR.D K.PUJ	LAXMIBEN GORDHANDAS RUPAREL-DECD.,SHRIKANTBHAI GORDHANDAS RUPAREL,SHRIDEVIBEN NARAYANDAS RUPAREL,RAKESHKUMAR ASHOKBHAI MAHETA,DANGAR DEVA LAXMAN,VIRENDRABHAI DEVJIBHAI KODRANI,HASMUKH DEVJIBHAI KODRANI,STATE OF GUJARAT,THE COLLECTOR,THE MAMLATDAR,THE TALATI,THE SUB-REGISTRAR	
3063	AO/453/2013	19/03/2014	SATISHKUMAR DHANABHAI BHARVAD,	MR MEHUL S SHAH,MR LALIT K BABULKAR	VINODKUMAR CHANDUBHAI PATEL,CHANDUBHAI NARANDASH PATEL,UMESHBHAI CHANDUBHAI PATEL,GAUTAMBHAI CHANDUBHAI PATEL	,MS ARCHANA N PATEL,MR ALOK B AMIN
3064	AO/454/2013	24/03/2014	HUMAN SOCIAL SERVICES A REGIST. PUBLIC TRUST THROU.,	MR PT JASANI	AHMEDABAD MUNICIPAL CORPORATION THROU. ITS COMMISSION,ESTATE OFFICER	NOTICE SERVED BY DS,MR DEEP D VYAS
3065	AO/455/2013	11/4/2014	ATULBHAI HIRALAL SHAH,	MR DHAVAL M BAROT	KARSANBHAI KARMANBHAI BHARWAD,KANTIBHAI KARMANBHAI BHARWAD,GOVINDBHAI KARMANBHAI BHARWAD,DHANIBEN KARMANBHAI BHARWAD,JIJIBEN KARMANBHAI BHARWAD	RULE SERVED,MR ASHISH M DAGLI
3066	AO/456/2013	10/1/2014	JASHWANTLAL MANILAL SHAH,PANKAJ JASHWANTLAL SHAH,SHRIPAL JASHWANTLAL SHAH,PARUL W.O. MAHESHBHAI SARABHAI	MR BA SURTI	PRASHANT JASHWANTLAL SHAH,	MR DHIRAJ M PATEL
3067	AO/457/2013	11/4/2014	ATULBHAI HIRALAL SHAH,	MR DHAVAL M BAROT	BHARWAD BHIKHABHAI NANABHAI,	RULE SERVED
3068	AO/458/2013	23/12/2013	NARESHBHAI RATILAL PATEL,	MR HM PARIKH,MR RASESH H PARIKH	GITABEN D.O. DAHYALAL ADITRAM JOSHI AND W.O. DIPAKKUMAR R JOSHI,HEIRS OF LATE MAHENDRABHAI RAMANBHAI PATEL,CHANDRIKABEN MAHENDRABHAI PATEL,HARDIK MAHENDRABHAI PATEL,KANUBHAI HIRABHAI PATEL,TRIBHOVANDAS HIRABHAI PATEL,MUKESHBHAI RAVJIBHAI PATEL,INDRAVADAN MAGANBHAI PATEL	,M/S TRIVEDI & GUPTA,MS.DILBUR CONTRACTOR
3069	AO/459/2013	11/7/2014	SNEHLATA PRAMOD AGRAWAL,PRAMOD KUMAR SAOTIA	MR UTPAL M PANCHAL	MADANLAL DEVILAL SHAH,TEXTILE TRADERS ASSOCIATION	,MR MANAN A SHAH
3070	AO/460/2013	8/5/2014	PIPAVAV DEFENCE AND OFFSHORE ENGINEERING COMPANY LIMITED,	A & M & S SHROFF CO.	ALISSOS SHIPPING S A,	NOTICE SERVED BY DS
3071	AO/461/2013	8/5/2014	PIPAVAV DEFENCE AND OFFSHORE ENGINEERING COMPANY LIMITED,	A & M & S SHROFF CO.	DIAKOFTO SHIPPING S A,	NOTICE SERVED BY DS
3072	AO/462/2013	8/5/2014	PIPAVAV DEFENCE AND OFFSHORE ENGINEERING COMPANY LIMITED,	A & M & S SHROFF CO.	AKRATA SHIPPING S A,	NOTICE SERVED BY DS
3073	AO/463/2013	8/5/2014	PIPAVAV DEFENCE AND OFFSHORE ENGINEERING COMPANY LIMITED,	A & M & S SHROFF CO.	KASTRI SHIPPING S A,	NOTICE SERVED BY DS
3074	AO/464/2013	6/2/2014	SUFI NAWAZ DEVELOPERS PVT LTD,ZAHEDASULTANA AZMATBHAI TYREWALA	MR MAULIK G NANAVATI	TAHERABANU ASRAFKHAN PATHAN THROUGH POA ASHRAFKHAN KALANDARKHAN PATHAN,IMTSONS INVESTMENT LIMITED,FAYAZHUSSAIN IMTIAZHUSSAIN SAIYED,RIAZUNISHA IMTIAZHUSSAIN,ZARIFKHAN JAMALKHAN PATHAN,SHAMIMBANU ZARIFKHAN PATHAN,PIONEER DEVELOPERS	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR PM BHATT,MR KV SHELAT,MR. AAMIR S PATHAN
3075	AO/466/2013	16/07/2014	VIJAYKUMAR HASMUKHBHAI MODI,AGRAWAL HITESH SHRAVANKUMAR	MR DIVYESH SEJPAL	AGRAWAL HITESH SHRAVANKUMAR,	MR KB PANERI
3076	AO/467/2013	24/12/2013	BHAVESHBHAI CHHOTALAL KANABAR,	MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN	MANSUKHLAL BHAGWANJI SAGLANI,SAMIRBHAI CHHOTALAL KANABAR	NOTICE SERVED,MR RC KAKKAD
3077	AO/469/2013	10/3/2014	BIHOLA UDESANG @ UDAJI NANAJI,	MR MB GOHIL	KANTILAL KACHARDAS PATEL,KANTILAL NAROTTAMDAS PATEL	MR MJ PARIKH

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3078	AO/470/2013	22/11/2018	PIROZSHA BEHERAMJI,	MR MAULIK R SHAH	MALCOM DHANJISHA RUSTAMJI MANSAF,MALCOM DHANJISHAVIRAF JAMSHEDJI MUNSAF,SEJAL PANNALAL SHAH,KAMRUZMA ABDUL KADIR PATEL,TAUSIF MOHAMD ALI PATEL,AARIF ADAM VALI	MR KASHYAP R JOSHI
3079	AO/471/2013	23/12/2013	UNITED INFRASTRUCTURE,	MR SP MAJMUDAR,MR N R DESAI	TRIVEDI PRITISAAR DEVENDRAKUMAR,LEGAL HEIRS OF DECEASED ATMARAM MAHASUKHRAM,KARUNASHANKAR ATMARAM TRIVEDI-DECD.,YOGESH KARUNASHANKAR TRIVEDI,GEETABEN KARUNASHANKAR TRIVEDI,MEETABEN KARUNASHANKAR TRIVEDI,RITABEN KARUNASHANKAR TRIVEDI,HEENABEN KARUNASHANKAR TRIVEDI,LEGAL HEIRS OF DECEASED CHANDRAKANT ATMARAM TRIVEDI,VIMLABEN WD.O. CHANDRAKANT A TRIVEDI,GEETABEN CHANDRAKANT TRIVEDI,HANSABEN CHANDRAKANT TRIVEDI,MUKESHBHAI CHANDRAKANT TRIVEDI,VIJAYBHAI CHANDRAKANT TRIVEDI,KANIYALAL ATMARAM TRIVEDI,LEGAL HEIRS OF DECEASED RAMESHCHANDRA ATMARAM TRIVEDI,KAMLABEN WD.O RAMESHCHANDRA TRIVEDI,DEVENDRABHAI ATMARAM TRIVEDI,JAGDISHBHAI ATMARAM TRIVEDI,BHAVIKBHAI BHARATBHAI SHAH,GREEN SPACE ACCOMODATION,RASHMI INFRASTRUCTURE A PARTNERSHIP FIRM	,HCLS COMMITTEE,MR GAURAV K MEHTA,MR MASOOM K SHAH
3080	AO/472/2013	21/03/2014	JANAKKUMAR KARSHANBHAI RABARI,PINTUBHAI VALJIBHAI TAANK,JAYESHBHAI VALJIBHAI TAANK	MR MEHUL S SHAH	VITHALBHAI PUNJABHAI-DECD.,NABUBEN VITHALBHAI WIFE OF DEVSHIBHAI HIRABHAI,RANCHHODBHAI VITHALBHAI,BHURIBEN VITHALBHAI WIFE OF VELSHIBHAI HIRABHAI,AMRUTBEN VITHALBHAI WIFE OF RAMJIBHAI CHHAGANBHAI,RAMSANGBHAI VITHALBHAI,RANABHAI PUNJABHAI KOLI-DECD.,JAYABEN RANABHAI WIFE OF BHUDARBHAI LAXMANBHAI,CHETANBHAI RANABHAI,LALITABEN RANABHAI WIFE OF BHAGWANJIBHIA MULJIBHAI,PRAVINBHAI RANABHAI,ZAVERBHAI RANABHAI,HEIRS OF DECEASED PRABHUDAS KANJIBHAI,BHAGWATIBEN KANJIBHAI GANDHI,FULVABEN GUNVANTRAI GANDHI,JIGNESHBHAI GUNVANTRAI GANDHI,NALINIBEN GUNVANTRAI GANDHI,VINABEN RANCHHODBHAI GANDHI,MUKESHBHAI RANCHHODBHAI GANDHI,HARIKRUSHNA KANJIBHAI GANDHI,NATVARLAL KANJIBHAI GANDHI,DURGABEN KANJIBHAI GANDHI,MANGLABEN RANCHHODLAL GANDHI,ALKABEN GUNVANTRAI GANDHI,RUPALBEN RANCHHODLAL GANDHI,MAHIPATSINH BHAVUBHA JADEJA,PRUTHVIRAJSINH BHUPATSINH ZALA,DILUBHA JORUBHA RANA	,NOTICE SERVED BY DS,MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR VISHAL C MEHTA
3081	AO/473/2013	27/01/2014	NITABEN D/O THAKORLAL BHATT & W/O DINESH B JANI,DINESHKUMAR B JANI	MR VASANTS SHAH	DEVENDRABHAI KANTILAL TRIVEDI-DECD.THRO HEIRS,DEVYANIBEN WDOF DEVENDRABHAI TRIVEDI,SMT. SMITABEN B MITHAIWALA	
3082	AO/474/2013	4/4/2014	HINDUSTAN INSECTICIDES LIMITED.,	MR AKSHAY A VAKIL	MITSU LIMITED,	MR HRIDAY BUCH
3083	AO/475/2013	18/03/2014	BHARTIBEN VASHARAM SIVADH,	MR MIHIR H PATHAK	GEETABEN RANABHAI KHATARIA WIFE OF MANUBHAI DAV,	MR PRATIK Y JASANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3084	AO/476/2013	30/01/2014	SHREE GANESH KHAND UDHYOG SAHKARI MANDALI LTD,	MR HR PRAJAPATI	SUDKEN INDIA PVT LTD,UNION BANK OF INDIA,UNION BANK OF INDIA MANAGER	MR MITUL K SHELAT,MR NARENDRA KHARE
3085	AO/477/2013	20/01/2014	RAMJIBHAI PARSHOTTAMBHAI PATEL-DECD.,PARSHOTTAMBHAI DHARAMSHIBHAI MORADIYA(PATEL),MANJULABEN RAMJIBHAI MORADIYA(PATEL),AMIT KETUL RAMJIBHAI MORADIYA(PATEL),SONAL KETUL PATEL DAUGHTER OF RAMJIBHAI MORADIYA-PATEL,GHANSHYAMBHAI PRAGJIBHAI VIRANI,BHUPATBHAI PARSHOTAMBHAI VITHANI,SAVJIBHAI JIVRAJBHAI ITALIYA,M/S SAHJANAND CORPORATION, A PARTNERSHIP FIRM	MRS KETTY A MEHTA,MS ARCHANA R ACHARYA	LAXMANBHAI RAYKHABHAI GADHVI,RAJESHBHAI R SHAH,RUKHIBEN DAUGHTER OF SHANABHAI LALLUBHAI BARIYA,JADABEN DAUGHTER OF SHANABHIA LALLUBHAI BARIYA WIFE OF AMBALAL RAJPUR,CHANCHALBEN DAUGHTER OF SHANABHAI LALLUBHAI BARIYA,MANIBEN DAUGHTER OF SHANABHAI LALLUBHAI BARIYA,CHHAGANBHAI SHANABHAI BARIYA,THAKORBHAI PARSOTTAMBHAI BARIYA,SHANKARBHAI PARSOTTAMBHAI BARIYA,SAVITABEN MANGALBHAI BARIYA,RAMESHBHAI MANGALBHAI BARIYA,KANTABEN MANGALBHAI BARIYA,ASHWINBHAI MANGALBHAI BARIYA,MADHUBEN MANGALBHAI BARIYA,BALUBEN DAHYABHAI BARIYA,GANPATBHAI DAHYABHAI BARIYA,KAILASHBEN DAHYABHAI BARIYA	NOTICE SERVED BY DS,MR MEHUL S SHAH,MR MRUGEN K PUROHIT
3086	AO/478/2013	25/03/2014	MAHOMMADYASIN ABDULRAJAK MEMAN,MAHOMMADFARUK ENAYTULLA SAIKH,SAID ABDULRAJAK MEMAN	MR MEHUL S SHAH,MR LALIT K BABULKAR	AHMEDABAD MUNICIPAL CORPORATION,	M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
3087	AO/479/2013	1/9/2015	M/S PATEL BROTHERS,MAHESHKUMAR HARBUXRAI VARLANI,HARESHKUMAR HARBAXRAI VARLANI,M/S DURGA AYURVEDIC PHARMACY	MR RUTVIJ M BHATT	KISHORE GOPALJI THAKKUR SOLE PROPRIETOR OF,	MR NILESH A PANDYA
3088	AO/480/2013	9/6/2016	M/S G T ASSOCIATION A NON-TREADING ASSO.,VISHVAJIT N SHARMA,VASANTKUMAR RAGHUVIRPRASAD MODI	MR NV GANDHI	CHATURBHUJ HOUSING PVT LTD,GAJESAYA HOUSING PVT. LTD.,FREEMUNT COMMODEAL PVT. LTD,GUNASHALINE PROPERTIES PVT. LTD.,CROWN TREAD LINK PVT. LTD,IDENTITY COMMUNICATION THROUGH ITS PROPRIETOR,AHMEDABAD MUNICIPAL CORPORATION	,MR JC VYAS,MR DEEP D VYAS

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3089	AO/481/2013	14/07/2015	DHANLAXMIBEN D/O MOTILAL HARGOVINDDAS PATEL AND W/O MANEKLAL G PATEL,BHANUPRASAD MANILAL PATEL,PIYUSH BHANUPRASAD PATEL,REKHABEN BHANUPRASAD PATEL,LAXMANPRASASD MANEKLAL PATEL,CHAITANYA LAXMANPRASAD PATEL,KASHYAP LAXMANPRASAD PATEL,GOPIBEN W/O VIPINKUMAR PATEL AND D/O LAXMANPRASAD PATEL,SHIRISH BHANUPRASAD PATEL	MR RD DAVE	AATAJI KACHRAJI THAKORE,BABIBEN WD-O AATAJI KACHRAJI,KALAJI AATAJI THAKORE,ARAKHABEN WIDOW OF BADARJI KACHRAJI,BHARATJI BADARJI THAKORE,CHANCHALBEN WIDOW OF KESHAJI KACHRAJI,KALAJI KESHAJI THAKORE,RAIBEN DAUGHTER KESHAJI KACHRAJI,BABIBEN WIFE OF AATAJI KACHRAJI,KALAJI AATAJI THAKORE FOR HIMSELF AS KARAT AND MANGER OF HUF,SITABEN W.O. KALAJI AATAJI,KESHAVJI KACHRAJI THAKORE 'S HUF THROUGH,KALAJI KESAJI THAKORE BEING KARTA AND MANAGER OF HIS OWN,MUNNIBEN W.O. KALAJI KESAJI,SITABEN D.O. KESAJI KACHRAJI,BADARJI KACHRAJI THAKORE'S HUF THROUGH ITS,SHRI BHARATJI BADARJI THAKORE AS KARTA AND,AMALIBEN W.O. BHARATJI BADARJI,MANGUBEN D.O. KACHRAJI BAPUJI THAKORE DECEASED THROU. LEGAL HEIRS,JAYANTIJI GOKAJI THROU. POA KALAJI AATAJI ALIAS KANUJI AATAJI THAKORE,ASHOKJI GOKAJI THROU. POA KALAJI AATAJI ALIAS KANUJI AATAJI THAKORE,AMRUTBEN GOKAJI THROU. POA KALAJI AATAJI ALIAS KANUJI AATAJI THAKORE,DAHIBEN GOKAJI THROU. POA KALAJI AATAJI ALIAS KANUJI AATAJI THAKORE,HANSABEN GOKAJI THROU. POA KALAJI AATAJI ALIAS KANUJI AATAJI THAKORE,GOMTIBEN GOKAJI THROU. POA KALAJI AATAJI ALIAS KANUJI AATAJI THAKORE,KATHIBEN D.O. KACHRAJI BAPUJI THAKORE,PALIBEN D.O. KACHRAJI BAPUJI THAKORE,RUKHIBEN D.O. KACHRAJI BAPUJI THAKORE,STHAPATYA INFRASTRUCTURE A PARTNERSHIP FIRM,STHAPATYA INFRASTRUCTURE A PARTNERSHIP FIRM	,NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX(N),HL PATEL ADVOCATES
3090	AO/482/2013	9/6/2016	IDENTITY COMMUNICATION,CROWN TREAD LINK PVT LTD	MR PINAKIN M RAVAL	G T ASSOCIATION A NON -TRADING ASSOCIATION REGISTERED UNDER,VISHVAJIT N SHARMA,VASANTKUMAR RAGHUVIRPRASAD MODI,CHATURBUJ HOUSING PVT LTD,GAJESAYA HOUSING PVT. LTD.,FREEMUNT COMMODEAL PVT LTD,GUNASHALINE PROPERTIES PVT LTD,AHMEDABAD MUNICIPAL CORPORATION	,MR JC VYAS,MRS KALPANA K RAVAL
3091	AO/483/2013	24/07/2014	SHAUKATHUSEN LIYAKATHUSEN ANSARI,	MR HARSHAD K PATEL	SHAKILABANU SHAUKATHUSEN ANSARI,	HCLS COMMITTEE,MR PV PATADIYA
3092	AO/484/2013	19/03/2014	MUKESHBHAI BABULAL ZAVERI,	MS TRUSHA K PATEL	VISHRAMBHAI PREMJIBHAI GAMI,PREMJIBHAI KHIMJIBHAI GAMI,DEVENBHAI ISHWARBHAI PATEL	SERVED BY AFFIX(N),MR MJ PARIKH,MR SP MAJMUDAR
3093	AO/485/2013	16/12/2013	CHUNILAL RAISHI SHAH ALL REPRESENTED THRO THIER POA HOLDER,TARACHAND RAISHI SHAH,ANIL RAISHI SHAH,BHARTIBEN SURESH CHANDERIA,DAMYANTI DINESH GUDHKA,SHOBHNA CHANDULAL GUDHKA	MR CJ VIN	SUREKHA PRAVIN SHAH ALL REPRESENTATED BY THIER POA HOLDER,GANGABEN SOJPAR,LATE DEVRAJ RAMJI (RAYMAL) SHAH THROGH HIS HEIRS,KASTURBEN DEVRAJ SHAH IN HIS PER.CAPACITY AND POA,ASHWIN DEVRAJ SHAH IN HIS PER.CAPACITY AND POA,CHANDRIKA V DODHIA IN HIS PER.CAPACITY AND POA,HARESH DEVRAJ SHAH IN HIS PER.CAPACITY AND POA,PREMCHAND SHAH (DECD) THROUGH LEGAL HEIRS,MANILAL PREMCHAND SHAH,MANSUKHLAL PREMCHAND SHAH,MOHANLAL PREMCHAND SHAH,VANITA KAMLESH GUDHKA,RAMILA DHIRAJ SAVLA	,MR PREMAL S RACHH

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3094	AO/486/2013	22/04/2016	GADHVI NIRAVKUMAR RAMDAN,	MR. S. M. GOHIL	THAKORE MALUBA WIFE OF SURANSINGH,THAKORE BHAGATSINGH KUNVARSINGH,THAKORE NARENDRASINGH KUNVARSINGH,THAKORE KUNVARSINGH LAKSHMANSINGH	NOTICE SERVED BY DS,MR MB RANA
3095	AO/487/2013	18/03/2016	ZAVERBEN WIFE OF JADAVJI KHIMJI THAKKER(SECOND WIFE),BHARAT JADAVJI THAKKER,PUSHPABEN DAUGHTER OF JADAVJI THAKKER,KASHMIRABEN DAUGHTER OF JADAVJI THAKKER,BHAKTIBEN JADAVJI THAKKER,JYOTSNABEN WIFE OF LATE HIMANSHU JADAVJI THAKKER,MIHIR SON OF LATE HIMANSHU JADAVJI THAKKER	MR RJ GOSWAMI	JASHODABEN WIFE OF KHIMJI TRIKAMJI THAKKER-SECOND WIFE,KRISHNABHAI LALJIBHAI THAKKER,HARSHADBHAI LALJIBHAI THAKKER,RENUKABEN DAUGHTER OF LALJIBHAI THAKKER,LATE SAKARBEN WIFE OF KHIMJI TRIKAMJI THAKKER,PRABHABEN WIFE OF VITTHALDAS JADAVJI THAKKER,VIJAY VITTHALDAS THAKKER,UMESH VITTHALDAS THAKKER,USHABEN VITTHALDAS THAKKER,NITABEN WIFE OF LATE ATUL VITTHALDAS THAKKER,MRUNAL ATULBHAI THAKKER,HARSHIDDA ATULBHAI THAKKER,NAKUL ARVINDBHAI THAKKER,SURESHBHAI SON OF JASHODABEN KHIMJI TRIKAMJI THAKKER,STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR,TALATI CUM MANTRI	,GOVERNMENT PLEADER,NOTICE SERVED,MR ASHISH M DAGLI,MR NIRAV C SANGHAVI
3096	AO/488/2013	17/11/2014	ASHOKKUMAR PARSOTTAMBHAI PATEL,PRARTHNA DAUGHTER OF BHARATBHAI VALLABHBHAI,DHIRUBHAI CHHAGANBHAI PATEL	(MR SUNIL C PATEL)	BHANUBEN SASHIKANTBHAI PATEL,SANJAYBHAI SHASHIKANTBHAI PATEL,MEHULBHAI SHASHIKANTBHAI PATEL,MITESHBHAI SHASHIKANTBHAI PATEL,SAPNABEN SHASHIKANTBHAI WIFE OF HIRENKUMAR CHANDRAVADAN	MR NV GANDHI
3097	AO/489/2013	13/04/2016	HARDIK HARSHADBHAI PATEL,	MS MEGHA JANI	AMARSANG NATHAJI AS HIMSELF AND AS KARTA AND MANAGER,SHAMBHUJI NATHAJI-DECD.,JENIBEN WIFE OF SHAMDHUJI NATHAJI,ANILJI SHAMBHUJI AS HIMSELF AND AS KARAT AND MANAGER OF HUF,RAMESHJI SHAMBHUJI AS HIMSELF AND AS KARTA AND MANAGER OF HUF,MAHESHJI SHAMBHUJI AS HIMSELF AND AS KARTA AND MANAGER OF HUF,SAVITABEN DAUGHTER SHAMBHUJI NATHAJI,PINKIBEN DAUGHTER SHAMBHUJI NATHAJI,SANJAYBHAI JAYANTIBHAI PATEL,DARSHANBHAI JAYANTIBHAI PATEL,TARUNBHAI BALVANTBAHI PATEL	NOTICE NOT RECD BACK,MS TRUSHA K PATEL,MR TATTVAM K PATEL
3098	AO/490/2013	24/12/2013	JAYESHBHAI GOVINDBHAI BALAR,KEYUR MANUBHAI BALAR	VIRAL K SHAH	DIMPAL FILMES PVT LTD,RITA NARESHKUMAR DESAI,NARESHKUMAR KIKIBHAI DESAI,PANKAJBHAI BHUPENDRABHAI DESAI,KAMINI HANSKAMAL GROWER DAUGHTER OF JAMNADAS,KARAN HANSKAMAL GROWER,RAMA HANSKAMAL GOWER,PUNAM ALIAS PURNIMA HANSKAMAL GOWER,DIMPAL HANSKAMAL GROWER,CHIRAG HANSKAMAL GROWER,RAMESHBHAI VITTHALBHAI NAVADIYA,NATHABBHAI RANCHHODBHAI JIVANI,JITENDRA SAMJIBAHI VAGHSIYA,RAMESH SAMJIBHAI VAGHASIYA	,MR P P MAJMUDAR
3099	AO/491/2013	19/06/2014	SINKARDARKHAN MURADKHAN PATHAN,	MR DR BHATT	YASINKHAN MURADKHAN PATHAN,	MR. EKRAMA H QURESHI
3100	AO/492/2013	22/08/2014	VRAJESHKUMARJI@ BRIJESHKUMAR VRAJBHUSHANLALJI GOSWAMI,	MR PARTHIV B SHAH	PARAGKUMAR PITAMBARJI VRAJBHUSHANLALJI GOSWAMI,SHISHIRKUMAR ALIAS TRILOKIBHUSHANJI VRAJBHUSHANLALJI GOSWAMI	MR PR THAKKAR
3101	AO/493/2013	28/04/2014	SAKALCHAND RAMDAS PATEL,NATWARLAL MOHANBHAI PATEL	(MR PRABHAV A MEHTA)	BHAGVATIBEN NARSINHBHAI PATEL,LALITABEN NARSINHBHAI PATEL,SHARDABEN NARSINHBHAI PATEL,KANCHANBEN NARSINHBHAI PATEL,AMRATBEN NARSINHBHAI PATEL,SATISHBHAI MANEKLAL PATEL,BHARATBHAI JETHALAL PATEL	NOTICE SERVED,DS AFF.NOT FILED (N),MR GAURANG K PATEL,MR MAULIK R SHAH

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3102	AO/494/2013	31/03/2014	KUSUMBEN BHANUBHAI VAGHELA,	MR VL THAKKAR	MUKESHBHAI V HALANI,JALPESHBHAI GORDHANBHIA THAKKAR,DARSHNABEN JALPESHBHAI THAKKAR,JIGNESHBHIA PATEL	DS AFF.NOT FILED (N),MR. VN. SEVAK,MR CHAITANYA M VYAS
3103	AO/1/2014	28/11/2018	RESAMBEN WIDOW OF BABUBHAI SURSINGBHAI NINAMA,	MR PRADIP J PATEL	NANIBEN WIFE OF BALABHAI PARMAR DAUGHTER OF KOHYABHAI KALUBHAI,MANHARSINH MOHANSINH THAKOR,BHUPATBHAI LAVRABHAI BHARVAD,RAVIKANT DHANRAJ MANGLANI,RAJESHBHAI CHINUBHAI MODI,MINABEN SATISHKUMAR JAIN,GANGABEN GOVINDBHAI VANZHARA,SUB REGISTER GODHRA,THE STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),PARIMALSINH PARMAR
3104	AO/2/2014	8/5/2014	PRAVINBHAI BHAILALBHAI SHAH,CHIRAG DILIPBHAI SHAH,PANDURANG RAMESHCHANDRA JOSHI	MR SP MAJMUDAR,MR P P MAJMUDAR	SUMITRABEN MANUBHAI PATEL,HEMLATABEN ASHWINBHAI PATEL,TRUPATI HIMANSHUBHAI PATEL,NIMA KIRITBHAI ARANDA,SHEFALI NILESHBHAI PATEL,JIGAR MANUBHAI PATEL,HIMANSHUBHAI JAYANTIBHAI PATEL,SHANTILAL MAHIJIBHAI PATEL,HARSHAVADAN MAHIJIBHAI PATEL,JAYANTIBHAI MAHIJIBHAI PATEL,MITULBHAI VINUBHAI PATEL,ASHOK MAHIJIBHAI PATEL,SANGITABEN RAJENDRABHAI SHAH,HETALBEN CHANDRAJITBHAI SHAH,AKSHAY ARVIND KOTHARI,MAHESH ARVIND KOTHARI	NOTICE SERVED BY DS,MR ANAL S SHAH,MR MAUNISH T PATHAK
3105	AO/3/2014	23/07/2014	PREMILABEN DAUGHTER OF SHANTIBHAI PATEL AND WIFE OF NILESHBHAI CHHABABHAI,PATEL VINABEN @ VENUBEN DAUGHTER OF SHANTIBHAI PATEL AND WIFE OF ALKESHBHAI DINUBHAI	MR BM MANGUKIYA,MS BELA A PRAJAPATI	PATEL MUKESHBHAI SHANTIBHAI,	MS MITA S PANCHAL
3106	AO/4/2014	24/07/2014	PARSHOTTAMBHAI RAIJIBHAI MAKWANA,PUNAMBHIA RAIJIBHAI MAKWANA,SAVITABEN RAIJIBHAI MAKWANA,AMBALAL RAIJIBHAI MAKWANA,NARSINHBHAI RAIJIBHAI MAKWANA	MR.HIREN M MODI	NARMADABEN WIDOW OF RAVJIBHAI MANGALBHAI SOLANKI,ANANDIBEN WIFE OF GANPATBHAI GOVINDBHAI JADAV	MR VIRAT G POPAT,DHARAMVEERSINH J SOLANKI
3107	AO/6/2014	22/11/2018	NAVINCHANDRA NANUBHAI MARATHA,HOMI NAVINCHANDRA MARATHA,JAYSHRIBEN W/O NAVINCHANDRA NANUBHAI MARATHA	MR DHARMESH V SHAH	AHMEDABAD MUNICIPAL CORPORATION,	MR ANUJ K TRIVEDI
3108	AO/7/2014	20/12/2018	ARVINDBHAI RAMJIBHAI DODIYA,JAISUKHBHAI RAMJIBHAI DODIYA,KISHORBHAI RAMJIBHAI DODIYA	MR YM THAKKAR	BABUBHAI RAMJIBHAI DODIYA,CHANDUBHAI RAMJIBHAI DODIYA,KALPESHBHAI BABUBHAI DODIYA,KANTIBHAI RAMJIBHAI DOIDYA,DIPAK BABUBHAI DODIYA,PRADYUMANSINH MULRAJSINH SARVAIYA,SANJAYBHAI LABUBHAI SAVANI,DINESHCHANDRA SHAH	RULE SERVED,MR VISHAL B MEHTA
3109	AO/8/2014	21/07/2015	SUBHASHBHAI SHANKARLAL SHAH,	MR.D K.PUJ	SHANTINAGAR SHELA CO-OPERATIVE HOUSING SOCIETY LTD,RADHE DEVELOPERS INDIA LTD,BALDEVBHAI MANGALDAS PATEL	NOTICE SERVED BY DS,MR KUNJAL D PANDYA
3110	AO/9/2014	20/12/2018	ARVINDBHAI RAMJIBHAI DODIYA,JAISUKHBHAI RAMJIBHAI DODIYA,KISHORBHAI RAMJIBHAI DODIYA	MR YM THAKKAR	BABUBHAI RAMJIBHAI DODIYA,CHANDUBHAI RAMJIBHAI DODIYA,KALPESHBHAI BABUBHAI DODIYA,KANTIBHAI RAMJIBHAI DODIYA,DINESHCHANDRA SHAH	RULE SERVED,MR VISHAL B MEHTA
3111	AO/10/2014	11/8/2014	VISHAL RAVINDRA SANGHAVI,	MR MEHUL H RATHOD	BAIRAJBA DAUGHTER OF NAGJIBHA HAKAJI WIFE OF SATUBHA GOHIL,BACHUBHA NAGJIBHA JADEJA,SHAH MULCHAND VISHANJI,SHAH SHAILESH MULCHAND	RULE SERVED,MR DILIP B RANA,MR SM CHUDASAMA
3112	AO/12/2014	9/12/2014	SARIKABEN KESHAVLAL PATEL REPRESENTED THROU. POA,MAYANKBHAI KESHAVLAL PATEL THROU. THEIR POA,RASHMIKANT KESHAVLAL PATEL THROU. POA	MR RAKESH R PATEL	SHYAMKUMAR RAMPRATIT SARAIYA,CHANDRIKABEN W.O. SHYAMKUMAR RAMPRIT SARAIYA	MR AMRISH K PANDYA

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3113	AO/13/2014	21/07/2014	MANSHI LAKHMAN SEDA,	MR MEHUL S SHAH	SAKORBA MANUBHA JESHAR,KHETUBHA MANUBHA JESHAR,SWAROOPSINH MANUBHA JESHAR,BABUBHA MANUBHA JESHAR	(MR MAHENDRA K PATEL)
3114	AO/14/2014	25/03/2014	MANGAJI ISHWARJI THAKOR-DECD. THROUGH LEGAL HEIRS,,KANTABEN WD/O MANGAJI THAKOR,VINUBHAI MANGAJI THAKOR,NAGINBHAI MANGAJI THAKOR,ASHOKBHAI MANGAJI THAKOR,MANJULABEN D/O MANGAJI THAKOR,JYOTSNABEN D/O MANGAJI THAKOR,SAROJBEN D/O MANGAJI THAKOR	MR MM TIRMIZI	SOMABHAI DAHYABHAI MAHERIYA,SHARDABEN NANAJI THAKOR,MUKESH NANAJI THAKOR,KAMLESH NANAJI THAKOR,UDESINH CHHANAJI THAKOR,CHHOTABHAI CHHANAJI THAKOR	SERVED BY RPAD (N),MR JA ADESHRA
3115	AO/15/2014	2/4/2014	MANIBEN NAVAPURIYA GAMIT,	MR BHUSHAN B OZA	STATE OF GUJARAT THROUGH SECRETARY REVENUE DEPARTMENT,THE COLLECTOR TAPI,THE DEPUTY COLLECTOR,THE TALATI-CUM-MANTRI,JAGMOHAN BHUKHANDAS SHAH THROUGH HIS POA,THE MANAGER BIO FOOD INDUSTRIES,THE MANAGER SHUBHAM PLASTIC,MAHADEV TRADING COMPANY THROU. PROPRIETOR,SATYAM INDUSTRIES ESTATE THROU. PROPRIETOR	
3116	AO/17/2014	18/02/2015	MANSINH BHINSINH RAJPUT,	MR.MINHAJ M SHAIKH	BHIKHABHAI MANIBHAI PARMAR,	MR SP MAJMUDAR,MR P P MAJMUDAR
3117	AO/18/2014	1/4/2014	HIMANSUBHAI AMRUTBHAI PATEL,AMRUTBHAI KACHRABHAI PATEL,BIDHANBHAI AMRTUBHAI PATEL,DIPIKABEN DAUGHTER OF AMRUTBHAI KACHRABHAI PATEL,BHARTIBEN WIFE OF AMRUTBHAI KACHRABHAI PATEL	(MR PARESH M DARJI),MS. KIRTIBEN H PATEL,MR. NEHAL N SHAH	PRACHI WIFE OF HIMANSUBHAI AMRUTBHAI PATEL,	MR JV VAGHELA
3118	AO/19/2014	22/04/2016	THAKORE MALUBA WIFE OF SURANSINH & D/O KUVARSINH LAKSHMANSINH,THAKORE BHAGATSINH KUNVARSINH,THAKORE NARENDRASINH KUVARSINH	MR MB RANA	THAKORE KUNVARSINH LAKHSHMANSINH,GADHAVI NIRAVKUMAR RAMDAN	NOTICE SERVED BY DS,MR. S. M. GOHIL
3119	AO/20/2014	26/11/2014	LEGAL HEIRS OF DECD. AND LEGAL REPRE. OF PIRKHAN SARVARKHAN,AMINABANU WD/O PIRKHAN SARVARKHAN,YAKUBKHAN PIRKHAN,VAZIRKHAN SARVARKHAN,LEGAL HEIRS OF DECD. AND LEGAL REPRE. OF AZAMKHAN SARVARKHAN,HANIFABIBI AZAMKHAN WD/O SARVARKHAN,YUSUFKHAN AZAMKHAN,SALMABIBI WD/O AZAMKHAN SARVARKHAN,UMEDKHAN SARVARKHAN,FATUBIBI SARVARKHAN,HANIFABIBI SARVARKHAN	(MR RM PARMAR)	JIGEN HARSHVARDHAN SHAH,ANJANABEN HARSHVARDHAN SHAH	
3120	AO/21/2014	19/04/2016	VIJYABEN D/O LAKHMAN KULA SUMARIYA(SHAH) W/O JAYANTILAL GALAIYA,	MR PREMAL S RACHH	KESHAVJI LAKHMAN SUMARIYA,HARAKHCHAND LAKHMAN SUMARIYA,MOHAN LAKHMAN SUMARIYA,HEIRS OF MOTICHAND LAKHMAN SUMARIYA,MUKTABEN MOTICHAND SUMARIYA,MAHENDRA MOTICHAND SUMARIYA,VINOD MOTICHAND SUMARIYA,SHANTABEN D.O. LAKHMANBHAI SUMARIYA,KANCHANBEN D.O. LAKHMANBHAI SUMARIYA W.O. KESHAVJIBHAI GUDHKA,PUSHPABEN D.O. LAKHMANBHAI SUMARIYA W.O. SHANTILAL JANKHARIYA	,DS AFF.NOT FILED (N),MR SP MAJMUDAR,MR DIGANT M POPAT
3121	AO/24/2014	15/04/2014	DHARMESHKUMAR CHANDULAL PUROHIT,	MR KV SHELAT	GHANSHYAM BACHOMAL RANGWANI,ARJAN GHANSHYAMDAS,MANOHAR GHANSHYAMDAS,GANGARAM GOVINDAM-DECD.,ISHWARIBEN WO GANGARAM GOVINDRAM,HARESHKUMAR ATMARAM,DIVYA HARESHKUMAR,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR GT DAYANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3122	AO/26/2014	7/8/2014	LEGAL HEIRS OF KANJIBHAI DANJIBHAI CHAUHAN,SHARDABEN WD/O. KANJIBHAI DANSANGJI CHAUHAN,GEETABEN W/O. MUKESHKUMAR WAGHELA AND D/O. KANJI DANSANGJI CHAUHAN,BHAVNABEN NARENDRASINH WAGHELA D/O. KANJI DANSANG CHAUHAN,RANJITSINGH KANJIBHAI CHAUHAN,BHARATSINH CHHATRASINH CHAUHAN,JANAKBEN W/O. BHARATSINH CHAUHAN,ANIRUDDHSINH BHARATSINH CHAUHAN,SEJALBEN BHARATSINH CHAUHAN	,MR ASHOK N PARMAR,MR. HARIVADAN MISHRA	JAYANTIBHAI RAMBHAI PAREKH,SUMITRABEN JAYANTIBHAI PAREKH,ATULBHAI JAYANTIBHAI PAREKH,SUNITABEN ATULBHAI PAREKH	MR DJ BHATT
3123	AO/27/2014	24/04/2014	ASHWINBHAI DHIRUBHAI AJANI,	MR MRUGEN K PUROHIT	NIRAV BHIKHUBHAI MOLIYA,	NOTICE SERVED BY DS
3124	AO/28/2014	10/4/2014	JAYESH NARSINHBHAI PATEL,	MR RJ GOSWAMI	ANJUBEN LALUJI AHARI,	MR DHIRAJ M PATEL
3125	AO/29/2014	4/8/2014	KIRITBHAI AMBALAL PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	NAGINBHAI BAVJIBHAI VANKAR,TANSINH JETHUSINH RATHOD,MAGANKAVAR TANSINH RATHOD	NOTICE SERVED,MR NASIR SAIYED
3126	AO/30/2014	12/2/2014	RAMESHDBHAI MEVABHAI ZERADIA,	MR SP MAJMUDAR,MR N R DESAI	MAHADEVBHAI KALABHAI DESAI,SATISHBHAI VARSANGJI RATHOD,JAKSHIBHAI BECHARBHAI DESAI	,MS TRUSHA K PATEL
3127	AO/31/2014	28/04/2014	PURSHOTTAMBHAI MOHANBHAI RATHOD,	MR SP MAJMUDAR	TALSHIBHAI JADAVBHAI PARSANA,VALJIBHAI JADAVBHAI PARSANA	(MR SANDEEP N BHATT)
3128	AO/32/2014	2/7/2015	SHAILESHBHAI DHIRUBHAI TANDEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	PREMIBEN KHUSHALBHAI PATEL,NIRMALABEN BALDEVSINH,PRAFULSINH BALDEVSINH	NOTICE SERVED BY DS,MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT
3129	AO/35/2014	7/8/2014	MANOJBHAI CHAMPAKLAL SHAH,	MR BHARAT T RAO	DHANAJI SONAJI THAKORE,NAYNABEN KALIDAS BAROT,MOTILAL HEMRAJI BAKHVARA,PRABHABEN DAHYABHAI BHARADYA,RASIKBHAI HIRABHAI,DINESHBHAI GAUTAMBHAI PANCHANI,RAMESHBHAI AMBALAL,KANTABEN V PRAJAPATI,RAMJI DHANAJI THAKORE,MANGILAL KESHAJI AND HEIR OF KESHAJI PUNAMAJI,BABUBHAI RAMJIBHAI BHUVA,KAMLESHBHAI BALUBHAI MAHAVIR,KANUBHAI MAGANBHAI RAVAL,BHANJIBHAI GOKALBHAI KAKADIYA,NARESH ARJUNBHAI PUROHIT HEIR OF ARJUNBHAI HIMATLAL	NOTICE SERVED,DS AFF.NOT FILED (N),MR AM PAREKH,MR. BHAVIK P SHAH
3130	AO/36/2014	3/2/2014	DHIRENDRA HIRALAL MISHRA,	MR KV SHELAT	RAMESHCHANDRA PHILIP,SHILABEN LAXMANBHAI DHARMANI,K I PATEL, SUB REGISTRAR	
3131	AO/37/2014	6/8/2015	RAVAL SHAILESHKUMAR RAMANLAL,	MR RL MEHTA,MR PINAKIN B RAVAL	AHMEDABAD MUNICIPAL CORPORATION,	RULE SERVED,HL PATEL ADVOCATES
3132	AO/38/2014	31/01/2014	PRAFULKUMAR DEVSHIBHAI VANPARIA,	MR JAYESH A KOTECHA	DEVSHIBHAI BECHARBHAI VANPARIA,DINESHKUMAR DEVSHIBHAI VANPARIA,ROHITKUMAR DAHYALAL VEKARIA,KANTABEN RAVJI BORAD WIFE OF VALLABHBHAI GORDHANBHAI BORAD	MR MEHUL S SHAH
3133	AO/39/2014	26/03/2014	KUMAR GANUMAL,	MR MTM HAKIM	AMARSANG MAHIJIBHAI VAGHRI,CHIMANBHAI MAHIJIBHAI VAGHRI,JIVABHAI MAHIJIBHAI VAGHRI,MANUBHAI MAHIJIBHAI VAGHRI,NAGINBHAI MAHIJIBHAI VAGHRI-DECD.,LILABEN THE WIDOW OF NAGINBHAI MAHIJIBHAI,SHANKUBEN NAGINBHAI,NARSHBHIA NAGINBHAI,BHALUBHAI NAGINBHAI,SANJAY NAGINBHAI,LAXMIBEN MAHIJIBHIA VAGHRI,KAMLABEN ALIAS KAMUBEN RAMANBHAI VAGHRI-MALI,PRABHUDAS PATEL	,DS AFF.NOT FILED (N),MR P P MAJMUDAR

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3134	AO/40/2014	25/07/2014	SAIKRUPA ORGANISORS A REGISTERED FIRM,BIPINCHANDRA BALUBHAI MEHTA,BHUPENDRA BALUBHAI MEHTA,VINODCHANDRA BALUBHAI MEHTA,GANESHBHAI BALUBHAI MEHTA	MR ADIL R MIRZA	MOTISINH PAHADSINH KHER RAJPUT FALIA,SHARDABEN DAUGHTER OF PAHADSINH,NIRUBEN DAUGHTER OF PAHADSINH AT RAJPUT FALIA,DARIABEN DAUGHTER OF PAHADSINH,SHANTABEN DAUGHTER OF PAHADSINH MANISHA PARK SOCIETY,USHABEN WIDOW OF PRAVINSINH PAHADSINH,KALPESHKUMAR PRAVINSINH KHER,MANISHA DAUGHTER OF PRAVINSINH,SUREKHABEN @ SHEELABEN DAUGHTER OF PRAVINSINH,ARJUNSINH MAHIDA,PRAMITKUMAR ARJUNSINH MAHIDA (MINOR) THROUGH ARJUNSINH MAHI	MR HARSHADRAY A DAVE
3135	AO/41/2014	31/03/2014	DR. DINESH DAHAYABHAI PATEL,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT,MILAN R MARUTI	DR. NEETA DINESH PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI
3136	AO/42/2014	7/5/2014	MITABEN SURESHCHANDRA SHAH,	MR SATYAM Y CHHAYA	GIRIBALA RAMESHBHAI PATEL,SIDHARTH RAMESHBHAI PATEL,SAJAN RAMESHBHAI PATEL	MR MAKBUL I MANSURI
3137	AO/43/2014	13/03/2014	RITU ENTERPRISE THROUGH HIS OWNER SHIVLAL CHUNILAL BADWAL,	(MR NS SHETH)	M/S CHUNILAL CHANDANMAL,	MR JAYESH A KOTECHA,MR RT SONGARA
3138	AO/44/2014	16/06/2015	RADHE KRISHNA PRODUCTS,	MR PRATIK Y JASANI	PARSHOTTAMBHAI DHARAMSHIBHAI LUNAGARIYA,	MR NEHAL M RAVAL
3139	AO/45/2014	14/02/2014	RAJESHBHAI NANUBHAI PANCHAL,BHANUBEN NANUBAHI PANCHAL,SHILPABEN W/O RAJESHBHAI PANCHAL,HARSHIL RAJESHBHAI PANCHAL,DARSHAN RAJUBHAI PANCHAL,KANAIYALAL (KANUBHAI) MOHANLAL JOSHI	MR SAURABH M PATEL	BHAGWATIBEN NANUBHAI PANCHAL,MAYURBHAI NANUBHAI PANCHAL	,MR DEVARSHI C SHAH
3140	AO/46/2014	18/01/2017	KALPESHBHAI NATWARLAL PATEL,	MS. SAMATA V PATEL	BHIKHABHAI MATHURBHAI THAKORE,KAMLABEN MATHURBHAI THAKORE,DIVYABEN DAUGHTER OF MOTIJI DHULAJI AND WIFE OF CHANDUBHAI-DECD.,RAMABHAI CHANDUBHAI,LILABEN CHANDUBHAI	,NOTICE SERVED BY DS,SERVED BY AFFIX(N),MR DK CHAUDHARI
3141	AO/47/2014	20/03/2014	DEVCHAND DHANJIBHAI KORADIA,	MR JIGAR M PATEL	PADMABEN THE DUAGHTER OF AMBALAL PARSHOTTAMRAI THAKAR,DASHRATHBHAI AMBALAL THAKAR,KANCHANBEN THE DAUGHTER OF AMBALAL PARSHOTTAMRAI THAKAR,RAMESHBHAI KANAIYALAL THAKAR,HARSHIDABEN KANAIYALAL THAKAR,INDRAVADANBHAI KANAIYALAL THAKAR,PRADHYUMAN AMBALAL THAKAR,CHITRANJANBHAI AMBALAL THAKAR,MANJULABEN THE DAUGHTER OF AMBALAL PARSHOTTAMRAI THAKAR	MR TARAK DAMANI
3142	AO/48/2014	9/4/2014	SHILPABEN MANISHKUMAR PARAMAR-THE DAUGHTER OF NATHUBHAI N SOLANKI,MINAXI RAJESHBHAI MAKAWANA-THE DAUGHTER OF NATHUBHAI N SOLANKI	MR DEVDIP BRAHMBHATT	NATHUBHAI NANAJIBHAI SOLANKI,HASMUKHBHAI CHHANABHAI LAKHOTIWALA,VARSHABEN HIMMATKUMAR PARAMAR-THE DAUGHTER OF NATHUBHAI	NOTICE SERVED BY DS,MR VD PARGHI
3143	AO/49/2014	20/02/2014	DHANIBEN DAHYABHAI SOLANKI,	MR JAYESH A DAVE	GUJARAT HOUSING BOARD,	MR YN RAVANI
3144	AO/50/2014	16/02/2016	M/S ASIA MOTOR WORKS LTD,	MS MOHINI J BHAVSAR	ALISHA AMILSHA SHEKH,UMARSHA AMILSHA SHEKH-DECD THRO HEIRS,NOORBAI UMARSHA SHEKH WD/O UMARSHA,SHERBANU UMARSHA SHEKH S/O UMARSHA,MAMADSHA UMARSHA SHEKH S/O UMARSHA,ISMAILSHA UMARSHA SHEKH S/O UMARSHA,JAINABAI UMARSHA SHEKH D/O UMARSHA,HASINABAI UMARSHA SHEKH D/O UMARSHA,RAHIMSHA AMILSHA SHEKH,BACHALSHA AMILSHA SHEKH,NOORBHAI AMILSHA SHEKH,HAWABAI AMILSHA SHEKH	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR ANVESH V VYAS,UMANG S SHETH

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3145	AO/51/2014	25/04/2014	BAROT INDIRABEN KISHORBHAI,	MR DEVANG J JOSHI	BHOJAK RAJUBHAI PRATAPBHAI,RABARI HARAJIBHAI KURASHIBHAI,COLLECTOR-MAHESANA,MAMLATDAR	,MR DK CHAUDHARI
3146	AO/52/2014	4/8/2014	SHREE KRUSHNAKUMARSINHJI SANT,ODHAVJI RAMJIBHAI PATEL,KHODIAS MOHANBHAI MONPARA	MR SP MAJMUDAR,MR VIMAL A PUROHIT	JOINT CHARITY COMMISSIONER,VIJAYRAJSINH V GOHIL,RANJITBHAI M KHACHAR,MAVJIBHAI DEVRAJBHAI KOSHIA,BECHARBHAI RAMJIBHAI MUNJANI,YOGESHKUMAR JAYANTILAL JOSHI,YOGESHKUMAR KANTILAL PATOLIYA,NATVARLAL MANSUKHLAL MANIYAR	,MR SANJAY M AMIN
3147	AO/53/2014	1/4/2014	JETHABHAI AALABHAI ODEDARA,REVASHANKER PURSHOTAMBHAI JOSHI	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	NAGJIBHAI NANJIBHAI VANPARIYA THROU. POA JAYANTILAL NANJIBHAI VANPARIYA,JAMNABEN NANJIBHAI VANPARIYA THROU. POA JAYANTILAL NANJIBHAI VANPARIYA,JAYANTILAL NANJIBHAI VANPARIYA	
3148	AO/55/2014	12/2/2014	RUPESHKUMAR PRAFULCHANDA SHASTRI,	MR VIJAY M SHUKLA	RAVINDRABHAI PURUSHOTTAMDAS UPADHYAY,CHERITY COMMISSIIONER	
3149	AO/57/2014	19/07/2016	THE GUJARAT STATE CO-OPERATIVE BANK LIMITED,	VIRAL K SHAH	THE VISNAGAR NAGRIK SAHAKARI BANK LTD,BHARATBHAI SHAKRABHAI PATEL-DECD.THRO HEIRS,BHAVNABEN WIFE OF BHARAT SHAKRABHAI PATEL,DEVALBHAI SON OF BHARAT SHAKRABHAI PATEL,JATIN AMRATLAL SHAH	MR PY DIVYESHVAR,MR RAJESHWAR J DAVE,(MR PARESH M DARJI)
3150	AO/58/2014	14/07/2014	HEIRS OF GANDHI DALSUKHBHAI SHAMARBHAI,RAMESHCHANDRA BABALDAS GANDHI,PARIN ATULBHAI PATEL	MR YV BRAHMBHATT	MOHANKUMAR VARDHAJI PURABIA,MANUBHAI VARDHAJI PURABIA	MR MEHUL S SHAH,MR VISHAL C MEHTA
3151	AO/59/2014	10/7/2015	BHARATKUMAR RASIKLAL PANDYA,	MR. RAJAN J PATEL	RAJESHBHAI ISHWARBHAI PATEL,RASHMIKABEN ISHWAREBHAI PATEL,SIMABEN ISHWAREBHAI PATEL,MANGALBHAI SHIVABHAI PATEL,RAJANIKANT CO GHANSHYAMBHAI MANAGALBHAI PATEL	MR. VN. SEVAK,MR CHAITANYA M VYAS,BHARGAV KARIA & ASSO
3152	AO/61/2014	20/09/2016	THE HONEST REVEIRA,HONEST RESTAURANT PVT LTD	MR YJ TRIVEDI	PRIYANKA HONEST HUB,	APPEARANCE DELETED
3153	AO/62/2014	26/09/2014	DOSHION VEOLIA WATER SOLUTION PVT LTD,	MR. TIRTHRAJ PANDYA	BANK OF BARODA,INDUSTRAIL DEVELOPMENT BANK OF INDIA LIMITED,LANCO INFRATECH LIMITED	NOTICE SERVED BY DS,MR PRANAV G DESAI,MR HARDIK H DAVE,MR. SAHIL M SHAH
3154	AO/63/2014	20/02/2014	MAULIK RAMESHBHAI TRIVEDI,	MR JEET J BHATT	RELIANCE CAPITAL LTD,	MR LALIT M PATEL
3155	AO/64/2014	11/4/2019	PARTNERS OF DEVI CONSTRUCTION(A PARTNERSHI FIRM),VIPPALLA VISTANNA,C H MALLIKARJUNA THROUGH MOHAMAD SHANA ULLAH	MR HARSHADRAY A DAVE	AARYA DYEING AND PRINTING PVT LTD,MUKESH BHANWARLAL OSTVAL	MS MOHINI K SHAH,MR TUSHAR L SHETH,MR MASOOM K SHAH
3156	AO/65/2014	3/4/2014	JAIMIN ATULBHAI SHAH,RUPESH BHARATKUMAR DALWADI	MR DIPAK R DAVE	RANCHODJI KALAJI THAKOR,RASHMIKANT KACHRABHAI MAKWANA-DECD. THROUGH LEGAL REPRESENT.,HANSABEN RASHMIKANT MAKWANA,JAYESHBHAI AMBALAL PATEL,RAJESHBHAI SHAKRABHAI PRAJAPATI,PRAKASHMAL SHESHMALJI JAIN	NOTICE SERVED BY DS,DELETED,MR PRATIK Y JASANI,A R KADRI
3157	AO/66/2014	13/07/2017	USHABEN DAUGHTER OF GOVINDBHAI NATHUBHAI,BHANUBEN DAUGHTE OF GOVINDBHAI NATHUBHAI AND WIFE OF CHAGANBAHI MAISURIA	MR DHAVAL D VYAS	MANOHARBHAI HARAKCHAND SHAH,	MR RAXIT J DHOLAKIA
3158	AO/67/2014	3/4/2014	AEZAZ AKHTARHUSSAIN MANSURI,	MR KV SHELAT	IMMAMUDDIN JIYAUDDIN KAZI,	MR CB DASTOOR
3159	AO/69/2014	18/02/2014	KAMALKUMAR BALVANTRAI VARAIYA,ISHANI KAMALKUMAR VARAIYA	MR SR SHARMA,MS. YASHMA R MATHUR	TALAJA NAGAR PALIKA,	
3160	AO/70/2014	23/07/2014	RAMSAGARSINHBALVANTSINH PARMAR,	MR SHAILESH C PARIKH	RAMJITMAHADEV CHAUHAN,	MR PRABHAKAR UPADYAY

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3161	AO/71/2014	1/7/2015	HARUSKH GOKALBHAI VAGHASIA,	MR HRIDAY BUCH	NARANBHAI MOHANBHAI MAKWANA,KHODABHAI ATMARAM MAKWANA,DAHYABHAI ATMARAM MAKWANA,KANTIBHAI ATMARAM MAKWANA,MADHUBEN ATMARAM MAKWANA,NEBHABHAI ALIAS NEENABHAI VASABHAI KADEGIYA	MR AMAR D MITHANI,MR TATTVAM K PATEL
3162	AO/72/2014	29/04/2014	DIPALI VIVEK MISHRA,	MR ISHAN MIHIR PATEL	VIVEK SHAILENDRAKUMAR MISHRA,	MR. TIRTHRAJ PANDYA
3163	AO/73/2014	3/8/2018	DAMODARBHAI ISHWARBHAI PATEL,	MR PS CHAMPANERI	BABUBHAI HIRABHAI PATEL,	MR ARIF A SHEKH
3164	AO/74/2014	3/8/2015	SATISHBHAI RAMABHAI PATEL,NARENDRA VINUBHAI VASOYA	MR SAURABH G AMIN	SUMIRRABEN WIDOW OF CHIMANBHAI VITHAL BHARTI GOSAI,PRIYABEN VISHNUBHAI GOSIA-MINOR,ANJALIBEN VISHNUBHAI GOSAI-MINOR,GAYATRIBEN VISHNUBHAI GOSAI-MINOR,PRAKASHBAHI VISHNUBHAI GOSAI-MINOR,DIVYABEN VISHNUBAHI GOSA-MINOR,KIRANBEN CHIMANBHAI GOSAI,MUKESHBHAI JAMNADAS SHAH,DHARMENDRASINH RANJITSINH VAGHELA,NATUBHAI SOMABHAI PATEL,UMESHBHAI ARUNBHAI YAGNIK,DASHRATHSINH AMARSINH RATHOD,LALITBHAI MAVJIBHAI PANSURIYA,OM DEVELOPERS A PARTNERSHIP FIRM	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED
3165	AO/75/2014	24/06/2014	MAYURKUMAR RAMANBHAI PATEL,	MR PUSHPADATTA VYAS	DEVUBA CHATRASINH WIFE OF MAHENDRASINH RAGHUNATHSINH,	MR HD CHUDASAMA
3166	AO/76/2014	22/06/2015	MAYURIKABEN PRAVINBHAI PATEL,BHUPENDRA @ TINABHAI SHANTILAL SHAH	MR AR MAJMUDAR	DILIPBHAI BHAGWANBHAI SONI,PRADIPBHAI BHAGWANBHAI SONI,ATULBHAI BHAGWANBHAI SONI-DECD.,VINABEN WIDOW OF ATULBHAI BHAGWANBHAI,JACKY ATULBHAI SONI,PRIYANKA ATULBHAI SONI,DIMPLE ATULBHAI SONI,KASATA HOMETECH INDIA PVT LTD,DIRECTOR OF KASATA HOMETECH INDIA P L RAMESHBHAI BABUBHAI PATEL	MR PREMAL R JOSHI,DR.ABHISST K THAKER,MR. RAJ A TRIVEDI
3167	AO/77/2014	14/08/2014	INDIRABEN WD.O. VASANTLAL POPATLAL,DARSHAN VASANTLAL MEHTA	MR KUNJAL D PANDYA	UPENDRABHAI AMRUTBAI DOSHI THROU. HIS ADMINISTRATOR,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
3168	AO/78/2014	25/06/2014	KANJIBHAI GODADBHAI CHAUDHARY,	MR HITESH S PADHYA	CHIEF SECRETARY,THE REGISTRAR NON TRADING CORPORATION	
3169	AO/79/2014	3/8/2015	GAJRIBEN @ GAJRABEN PUNAJI DAUGHTER OF VISAJI RAIJI,CHAMPABEN KHODAJI,AMLIBEN @ AMRATBEN KALAJI DAUGHTER OF KHODAJI MANGAJI,LAXMANJI KHODAJI,ICHCHABEN KHODAJI,KANJIBHAI KHODAJI,PRATAPBHAI KHODAJI,KESHIBEN @ KAILASHBEN VISHNUJI,GALAJI GHEMABHAI,SAVITABEN BHAIJIBHAI CHAUHAN DAUGHTER OF BHEMABHAI LALABHAI,CHHAGANBHAI BHEMABHAI,SHARDABEN LAXMANBHAI DABHI DAUGHTER OF BHEMABHAI LALABHAI,BHIKHABHAI BHEMABHAI	MR SHITAL R PATEL	JATIN DILIPBHAI JANI,	MR ANKIT SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3170	AO/80/2014	6/4/2016	HEMABEN WIDOW OF JAGDISHBHAI PARBHUBHAI PATEL,KRISHNABEN JAGDISHBHAI PATEL	MR DIPAN DESAI	PARBHUBHAI ALIAS CHHANABHAI DURLABHBHAI PATEL,DAHIBEN WIFE OF PARBHUBHAI ALIAS CHHANABHAI DURLABHBHAI PATEL,SURESHBHAI PARBHUBHAI PATEL,KALPESHBHAI PARBHUBHAI PATEL,RANJANBEN ISHWARBHAI PATEL DAUGHTER OF PARBHUBHAI DURLABHBHAI PATEL,RASILABEN RAMANBHAI PATEL DAUGHTER OF PARBHUBHAI DURLABHBHAI PATEL,LAXMIBEN THAKOREBHAI PATEL,GORDHANBHAI ZAVERBHAI MORADIYA,DHARAMSIBHAI HARJIBHAI KANKOTIYA,LAVJIBHAI GANESHBHAI,NARANBHAI HARJIBHAI MIYANI-DECD. THROUGH LEGAL HEIRS,LABHUBEN WIDOW OF NARANBHAI HARJIBHAI MIYANI,JAGDISHBHAI NARANBHAI MIYANI,SURESHBHAI NARANBHAI MIYANI,BHAVESHBHAI NARANBHAI MIYANI,JAYESHBHAI GORDHANBHAI KAKADIYA,RAJHANS INFRACON-INDIA-PVT LTD.,ISHWARBHAI DHARAMSIBHAI MANGUKIYA,JASMATBHAI SHAMBHUBHAI VORA,VIJAYBHAI VALLABHBHAI AASODARIYA,HIMMATBHAI CHHAGANBHAI MANGUKIYA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR AB MUNSHI,MR LR PATHAN
3171	AO/81/2014	28/08/2014	N K INDUSTRIES LTD,	NANAVATI ASSOCIATES	BANPAL OIL CHEM PVT LTD,	MR TUSHAR CHAUDHARY
3172	AO/82/2014	24/03/2015	NAVRANGSING ATTARSING RAJPUT,	MR HEMANT J GOHETIYA	MANSUKHBHAI MOHANBHAI,	MR BH SOLANKI
3173	AO/83/2014	29/11/2016	LEGAL HEIR OF DECEASED KESHAVLAL MADHAVDAS JOSHI,	MR PRATIK Y JASANI,A R KADRI	SHANTILAL MADHAVDAS JOSHI,MERABHAI KAMABHAI BHARVAD,MADHUBEN W.O. KALUBHAI VIRAMBHAI D.O. DHARABHAI K BHARVAD,CHINUBHAI DHARABHAI BHARVAD	RULE SERVED,MR ISHAN MIHIR PATEL
3174	AO/84/2014	7/5/2014	WELSPUN PROJECTS LIMITED,	MR HARDIK P MODH	GUJARAT STATE ROAD TRANSPORT CORPORATION,CORPORATION BANK LIMITED	NOTICE SERVED BY DS,MR SIRAJ R GORI
3175	AO/85/2014	16/07/2014	JAIPRAKASH BAIJNATH PANDE,	MR SUREN M SHAH	ARJANJI SOMAJI,ASHOKJI SOMAJI,TAMAJI SOMAJI,KALIBEN SOMAJI,NARENDRA HARINARAYAN TIWARI	
3176	AO/86/2014	21/07/2014	MO.FARUQ ABDUL VAHAB QURESHI,	MR VIJAY H NANGESH	SHIRAJBHAI HANIFBHAI QURESHI-DECD.,ASMATBIBI WIDOW OF SIRAJBHAI HANIFBHAI QURESHI,GAFURBHAI SON OF SIRAJBHAI HANIFBHAI QURESHI,ABDULLA SON OF SIRAJBHAI HANIFBHAI QURESHI,SAJID SON OF SIRAJBHAI HANIFBHAI QURESHI,JAMILAKHATUN DAUGHTER OF SIRAJBAHHI HANIFBHAI QURESHI WIFE OF ABDUL RAB QURESHI,ZUBEDABIBI DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI WIFE OF ABDULMASID QURESHI,SAJIDABANU DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI WIFE OF UNUSBHAI MATEWALA,ASHIYABANU DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI WIFE OF IRAFANBAHI QURESHI,SAYRABIBI DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI,SAHIRATA DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI,SAMINA DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI,FARHANAZ DAUGHTER OF SIRAJBHAI HANIFBHAI QURESHI WIFE OF ABDUL KHALIK,MAHMMADALI MAHMMADHUSEN GANDHI,NASIRUDIN JAHANBAX SHEKH,MO.ASIF ABDULVAHID QURESHI	,NOTICE SERVED,NOTICE UNSERVED,MR ANKUR Y OZA,VIRAL K SHAH

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3177	AO/87/2014	13/03/2014	RAKSHABEN AJAYSINH CHAUHAN,	MR NIRAV C THAKKAR	INDIAN BANK,	
3178	AO/88/2014	13/03/2014	CHANDRIKABEN HARISINH CHAUHAN,	MR NIRAV C THAKKAR	INDIAN BANK,	
3179	AO/89/2014	13/03/2014	HARISINH RATANSINH CHAUHAN,	MR NIRAV C THAKKAR	INDIAN BANK,	
3180	AO/90/2014	11/3/2014	LALITBHAI JAYANTIBHAI PATEL,	MR SHIVANG J SHUKLA	MAHADEVBHAI KALABHAI DESAI,	ADVOCATE NAME DELETED
3181	AO/91/2014	24/07/2015	M/S PARTNERS AAMIN CONSTRUCTION A PARTNERSHIP FIRM,SANA SHAKILAHMED SAIYED	MR MEHUL S SHAH	URJA POWER PVT LTD,THE DIRECTOR,NILANG VAIDHYA,G S P C GAS LTD THROUGH MAAGER,RASULBHAI R MANSURI	NOTICE SERVED,MR ASPI M KAPADIA,MR MAUNISH T PATHAK,MR ANKUR J SHAH,DARSHAN M VARANDANI
3182	AO/92/2014	14/07/2014	M/S DHARTI DEVELOPERS A PARTNERSHIP FIRM,DILIPBHAI RATILAL PATEL,MANJULABEN RATILAL PATEL,HINABEN DILIPBHAI PATEL	(MS SK VISHEN)	SANTOSH BABULAL BHAVSAR,DIPTI S HALDAR,SUDIP S HALDAR,SUPTI S HALDAR WIFE OF SUJIT JANAKRAI MUNSHI	NOTICE SERVED BY DS,MR SP MAJMUDAR,MR P P MAJMUDAR,MR DHRUV K DAVE
3183	AO/93/2014	21/04/2014	PRAVINBHAI RAMBHAI PATEL,	MR. JAINISH P SHAH	KARNAVATI CLUB LTD,	MS ANUJA S NANAVATI
3184	AO/95/2014	1/4/2016	NARESHBHAI JIVANBHAI INTWALA IN HIS PERSONAL CAPACITY,	VIRAL K SHAH,MR. CHETAN V KAPADIA	BABUBHAI KURJIBHAI RADADIYA,NAYANBHAI NAGINBHAI ITWALA	NOTICE SERVED,MR VILAV K BHATIA,MARSHALL & ASSOCIATES
3185	AO/96/2014	14/07/2015	DWARKESH RAMESHCHANDRA PARMAR,KANJIBHAI BACHUBHAI	MR. VN. SEVAK,MR CHAITANYA M VYAS	RANCHODBHI DHIRAJI THAKOR-DECD.THROUGH LEGAL HEIRS,AMIBEN ALIAS AMBABEN DAUGHTER OF RANCHODBHAI DHIRAJI THAKOR,REVABEN DAUGHTER OF RANCHODBHAI DHIRAJI THAKOR,CHEHARBHAI ALIAS KESHARAJI RANCHODBHAI THAKOR-DECD.,MANGUBEN WIDOW OF CHEHARBAHI RANCHODJI THAKOR,DASHARATHBHAI SON OF KESHRAJI RANCHODJI THAKOR,RAMESHBHAI SON OF KESHARAJI RANCHODJI THAKOR,BABUBHAI SON OF KESHARAJI RANCHODJI THAKOR,BALDEVBHAI SON OF KESHRAJI RANCHODJI THAKOR,NISHITH BABULAL SHAH	,MR HS MUNSHAW,MR MEHUL S SHAH
3186	AO/97/2014	18/03/2014	DILSADALI MOHMADALI ANSARI,	MR EE SAIYED,MRS MUMTAZ SAIYED	SAYEED ABDULAZIZ ANSARI,	
3187	AO/98/2014	27/03/2014	AARAB HAJI VALIMAMAD CHAKI,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAMUBEN VRUJLAL GAMOT,AMRIBEN ALIAS AMRUTBEN RAJSHI MADHVI,PARVATIBEN VRUJLAL GAMOT,LILAVATIBEN VRUJLAL GAMOT,DHANGAURIBEN VRUJLAL GAMOT,RUPA GOVA SHANKHOL,BABULAL GOVA SHANKHOL,NARSHI GOVA SHANKHOL,DAYALAL VRUJLAL GAMOT,MAMLATDAR,TALATI-CUM-MANTRI,VELJI VRAJLAL GAMOT,MOHANLAL VRAJLAL GAMOT,BIPIN DAYALAL GAMOT,KULDEEP DAYALAL GAMOT,AMIT DAYALAL GAMOT,SANDEEP DAYALAL GAMOT,BIMLESH VELJIBHAI GAMOT,JIGNESH VELJIBHAI GAMOT	
3188	AO/99/2014	1/4/2014	JYOTIBEN KANTILAL DAVDA,	MR.HIREN M MODI	EURO CERAMICS LTD,EURO CERAMICS LTD	
3189	AO/100/2014	26/03/2014	JAGDISHBHAI MADHUBHAI PATEL,	MR ASHISH H SHAH	SARASWATIBEN REVANDAS-DECD.,MAHALAXMI COOPERATIVE HOUSING SOCIETY	,SINGHI & CO
3190	AO/102/2014	12/3/2014	JAHANGIRKHAN MUNAVARKHAN PATHAN,	MR SP MAJMUDAR	HIGHNESS HOTEL PVT LTD CO.,SADRUDDIN KASAMALI KAROVALIA,KASAMALI MEMANJI KAROVALIA,DECD. ALIMOHMMAD RAJE MAKNOJIA LEGAL HEIR OF DECD. HUSSAINALI,HUSSAINALI MOHMMAD RAJE MAKNOJIA ALIAS FIROZ,KULSUMBEN ALIMOHMMAD MAKNOJIA LEGAL HEIR OF DECD. HUSSAINALI MOHMMAD MAKNOJIA,HUSSAINALI MOHMMAD RAJE MAKNOJIA ALIAS FIROZ,KULSUMBEN ALIMOHMMAD MAKNOJIA LEGAL HEIR OF DECD.HUSSAINALI MOHMMAD MAKNOJIA,HOTEL ROYAL HIGHNESS	

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3191	AO/103/2014	19/11/2014	MAHMAD HAJIBHAI ALLARAKHA MALAANG,ISMAILBHAI ALLARAKH MALANG,IBRAHIMBHAI ALLARAKHA MALANG,LADBHAI ALLARAKHA MALANG,GULAMBHAI ALLARAKHA MALANG,VALIBHAI ALLARAKHA MALANG,GANIBHAI ALLARAKHA MALANG	(MR HM PRACHCHHAK)	HAVABEN ALLARAKHA MALANG,	MR SATYAM Y CHHAYA
3192	AO/104/2014	5/8/2014	DULABHAI PANCHABHAI HADIA,	MR ADIL R MIRZA	VALLABHBHAI BHANABHAI KALSARIYA,	MR PJ KANABAR
3193	AO/105/2014	20/11/2014	FULUBHAI SHIVUBHAI,JATUBHA DOLUBHA,NARENDRA DOLUBHA,JASHWANTSINH DOLUBHA,KAILASHBA DOLUBHA,JANAKBA DOLUBHA,SAJJANBA WD/O KANUBAI SHIVUBHAI,YOGENDRASINH KANUBHA,DIGPALSINH KANUBHA,AMARBA WD/O JILUBHA SHIVUBHA,JASWANTSINH JILUBHA,SANJAYSINH JILUBHA	MR TATTVAM K PATEL	BHAVESH SHIVLAL AKHANI,TRIBHOVANBHAI CHELDAS PATEL,SWAMINARAYAN SARVOPARI SINDHANT-DIGVIJAY TRUST-AHMEDABAD,HARIBHAI ALIAS HIRALAL DAYARAM THAKKAR,SHANTILAL CHATURDAS PATEL,RAJESH SHANTILAL ABASANA	NOTICE SERVED,MR ASIM J PANDYA,MR RAVINDRA SHAH,MR.MANAN BHATT
3194	AO/106/2014	5/8/2014	CHANDUBHAI MANJIBHAI KASWALA,	MR MANAN A SHAH	UDESANG BHARATSANG,DIPAKSANGBHAI BHARATSANGBHAI JIBHAI,RUPSANGBHAI BHARATSANGBHAI JIBHAI,JASBHA MANSANG BHARATSANGBHAI,HANIF MANSANG BHARATSANGBHAI,JUBEDABEN MANSANG BHARATSANGBHAI,HAMIDA MANSANG BHARATSANG,RUKSANA MANSANG BHARATSANG,HANIFABEN MANSANG BHARATSANG,NASIM MANSANG BHARATSANG,BALUBEN MANSANG BHARATSANG,DARIYABEN ABHESANG BHARATSANG,KESARISANG ABHESANG BHARATSANG,JESING ABHESANG BHARATSANG,AMINABEN ABHESANG BHARATSANG,RANJITSINH ABHESANG BHARATSANG,KHAIRUNNISHA BHARATSANG,RANA SADIK IQBAL,RANA MAKBOOL IQBAL,RANA SAJID IQBAL,DHIRUBHAI RAMJIBHAI SAVALIYA	DS AFF.NOT FILED (N),MR PUSHPADATTA VYAS
3195	AO/107/2014	29/06/2018	CHUDAJI BECHARJI THAKORE,KANAJI BECHARJI THAKORE,CHEHARJI LAXMANJI THAKORE	MR KEYUR A VYAS	CHETANKUMAR JASHUBHAI PATEL,	RULE SERVED
3196	AO/108/2014	21/11/2016	MANILAL HARJIVANDAS SANGHAVI,	MR DHAVAL D VYAS	RAJENDRABHAI MANILAL SANGHAVI,SHARDABEN MANILAL SANGHAVI,PRAKASHBHAI MANILAL SANGHAVI,ASHOKBHAI MANILAL SANGHAVI,MANOJBHAI MANILAL SANGHAVI,MAMTABEN N. KANAKIYA,INDIAN OIL CORPORATION LIMITED.,THE DISTRICT COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,MR UI VYAS
3197	AO/109/2014	15/04/2014	GUJARAT STATE COOPERATIVE MARKETING-FEDERATION LTD (GUJCOMASOL),NATVARLAL P PATEL,MANOJBHAI M PATEL	MR GM JOSHI	KAMLESHBHAI BHOGILAL BHAI PATEL,THE REGISTRAR	,MR HARDIK C RAWAL,MR NIMESH V DIXIT
3198	AO/110/2014	14/07/2014	GANDHI DALSUKHBHAI SHAMARBHAI-DECD.,RAMESHCHANDRA BABALDAS GANDHI,PARIN ATULBHAI PATEL	MR YV BRAHMBHATT	MOHANKUMAR VARDHAJI PURABIA,MANUBHAI VARDHAJI PURABIA	NOTICE SERVED,MR MEHUL S SHAH
3199	AO/112/2014	21/03/2014	RAJESH VASANTLAL JARIWALA,	(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA	DHARMESH NATWARLAL THAKKAR,USHABEN SURESHCHANDRA KHATRI DAUGHTER OF DECD. TULSIDAS MULCHANDDAS,KALPANABEN INDRAVADAN BHAGAT,MINAXIBEN MUKESHBHAI CHEVLI DAUGHTER OF DECD. TULSIDAS,CHETNABEN ANILBHAI KHATRI DAUGHTER OF DECD. TULSIDAS MULCHANDDAS,VEENABEN MUKESHBHAI BACHKANIWALA DAUGHTER OF DECD. TULSIDAS	
3200	AO/113/2014	17/07/2014	SATHISHKUMAR KISHORILAL SHARMA,	(MR AY KOGJE)	SANJAY RAMNATH CHAUDHARY,	
3201	AO/114/2014	24/04/2014	NANJIBHAI MOHANBHAI SUTHAR,	MR ABHAYKUMAR P SHAH	ILABEN MANHARLAL SHAH,	MR MANISH S SHAH

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3202	AO/115/2014	20/03/2014	M/S HINDUSTAN TRADING CORPORATION,	MR YJ TRIVEDI	CROMTON GREAVES LTD,	MR PRATIK Y JASANI
3203	AO/116/2014	16/04/2014	BHALUBHAI CHAGANJI THAKOR,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	NAVRANGPURA GAM DHARMADA MILKAT TRUST,SHANABHAI SOMABHAI PRAJAPATI,GUNVANTBHAI VAJESINGH THAKOR,AMRATBHAI PRAHALADBHAI PATEL,GIRISHBHAI RANCHODBHAI PATEL,NIRMALABEN BHALUBHAI THAKORE,INDRAVADANBHAI NATWARLAL PATEL,NATVARBHAI MAGANBHAI MAKWANA-THAKOR,CHARITY COMMISSIONER GUJARAT STATE	
3204	AO/118/2014	21/03/2014	KOLI VITTHALBHAI PUNJABHAI-DECD.,NABUBEN VITHALBHAI WIFE OF DEVSHIBHAI HIRABHAI,RANCHOODBHAI VITTHALBHAI,BHURIBEN VITTHALBHAI WIFE OF VELSHIBHAI HIRABHAI,AMRUTBEN VITTHALBHAI WIFE OF RAMJIBHAI CHHAGANBHAI,RAMSANGBHAI VITTHALBHAI,KOLI RANABHAI PUNJABHAI-DECD. THROUGH LEGAL HEIRS,,JAYABEN RANABHAI WIFE OF BHUDARBHAI LAXMANBHAI,CHETANBHAI RANABHAI,LAIITABEN RANABHAI WIFE OF BHAGVANBHAI MULJIBHAI,PRAVINBHAI RANABHAI,ZAVERBHAI RANABHAI	MR.HEMANG H PARIKH,MR RASESH H PARIKH	PRABHUDAS KANJIBHAI-DECD.,BAHGVATIBEN KANJIBHAI GANDHI,FULVABEN GUNWANTRAY GANDHI,JIGNESHBHAI GUNWANTRAY GANDHI,NALINIBEN GUNWANTRAY GANDHI,VINABEN RANCHHODBHAI GANDHI,MUKESHBHAI RANCHHODBHAI GANDHI,KARIKRUSHNA KANJIBHAI GANDHI,NATWARLAL KANJIBHAI GANDHI,DURGABEN KANJIBHAI GANDHI,MANGALABEN RANCHHODLAL GANDHI,ALKABEN GUNWANTRAY GANDHI,RUPALBEN RANCHHODLAL GANDHI,JANAKKUMAR KARSANBAHI RABARI,MAHIPATSINH BHAVUBHA JADEJA,PRUTHVIRAJSINH BHUPATSINH ZALA,PINTUBHAI VALJIBHAI TANK,JAYESHBHAI VALJIBHAI TANK,DILUBHAI JORUBHAI RANA	,MR MEHUL S SHAH
3205	AO/119/2014	25/03/2014	YATIN N OZA,	MR PA JADEJA	KISHORE N BHATT,HARISH SHASHIKANT PATEL,JITENDRA PATEL,ASHOK D PATEL,SACHIN PATEL,BHARTI PATEL,ANUBEN K PATEL,DILIP PATEL,VIKAS MORE,JAYABEN PATEL,ARVIND PATEL,VALLABH T PATEL,SHREYNASHBHAI SHAH,GUJARAT SAMACHAR	
3206	AO/120/2014	25/06/2014	BHAILALBHAI SOMABHAI PATEL,	DR.ABHISST K THAKER	JASWANTBHAI RATILAL PATEL,	MR TARAK DAMANI
3207	AO/121/2014	29/04/2014	SATISHBHAI KESHUBHAI KORAT,	MR MURALI N DEVNANI	KANTIBHAI CHHOTABHAI VALAND,RAVJIBHAI AMBALAL VALAND-DECD.,JASHODABEN ALIAS JASIBEN WIDOW OF RAVJIBHAI AMBALAL VALAND,DIPAKBHAI RAVJIBHAI VALAND,HARSHADBHAI RAVJIBHAI VALAND,SHAILESHBHAI RAVJIBHAI VALAND,MINAKSHIBEN RAVJIBHAI VALAND	,MR MRUGEN K PUROHIT
3208	AO/122/2014	31/03/2014	JAYPRAKASH KANABHIA KANGAD,NAVINBHAI KANABHAI KANGAD	MR CHETAN K PANDYA	HEMANTBHAI NANUBHAI KANGAD,	
3209	AO/123/2014	24/09/2014	KISHOREBHAI RAMBHAI DHADHAL,UDAYBHAI RAMBHAI DHADHAL,SIDHDHRAJBHAI RAMBHAI DHADHAL	MR CHETAN K PANDYA	HEMANTBHAI NANULBHAI KANGAD,KISHOREBHAI ANESINH GADHVI,JITENDRAKUMAR CHHOTALAL THAKAR,PRADIPBHAI BABULAL MEHTA	RULE SERVED,RULE SERVED BY DS,MR SK VORA,MR MOUSAM R YAGNIK
3210	AO/124/2014	3/4/2014	PINKESH SURESHBHAI PATEL,DIPESH SURESHBHAI PATEL,SURESHBHAI PRAHLADBHAI PATEL	(MR KD VASAVADA)	SANDIP KANUBHAI PATEL,RAJNIKANT KANUBHAI PATEL	,MR VIMAL A PUROHIT
3211	AO/125/2014	29/04/2014	HIMALI STEEL LIMITED,	MRS KALPANA K RAVAL,MR NIKUNT K RAVAL	MOHAMMEDSHAHID MOHD. ARIF CHOKSI,SHAMABANU D.O. MOHD. ARIF CHOKSI,SHAZIABANU D.O. MOHD. ARIF CHOKSI,YASMINBANU W.O. MOHD. ARIF HAJI ISMAIL CHOKSI	,MR MM SAIYED
3212	AO/126/2014	28/03/2014	RAVINDRA HEMENDRA SHUKAL,	MR SATYAM Y CHHAYA	RAJENDRA CHANDRAKANT VYAS,	MR MEHUL S SHAH

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3213	AO/127/2014	6/8/2015	SURESHBHAI PARBHUBHAI PATEL,MALIBEN DAUGHTER OF DAHYABHAI NAROTTAMBAHI AND WIFE OF MOHANBHAI DHIRUBHAI	(MR AJ SHASTRI)	MOHANBHAI KARSHANBHAI PATEL,HASMUKHBHAI KARSHANBHAI PATEL,DOLATBHAI KESHAVBHAI PATEL,NATVARBHAI KESHAVBHAI PATEL,LALITABEN RAMANBHAI WIDOW OF KESHAVBHAI PATEL,HARSHADBHAI RAMANBHAI PATEL,RASESHBHAI RAMANBHAI PATEL,JAYNABEN RAMANLAL PATEL THROUGH POA HARSHADBHAI RAMANLAL,RAJESHBHAI RAMANBHAI PATEL,CHANCHALBEN WIDOW OF BACHUBHAI KESHAVBHAI PATEL,KIKIBEN KESHAVBHAI PATEL	UNSERVED EXPIRED (N),MR AB MUNSHI
3214	AO/128/2014	17/04/2014	ROHAN RADHESHYAM AGGRAWAL,RADHESHYAM AGGRAWAL	NANAVATI ASSOCIATES	KAMLESHBHAI RAJENDRAPRASAD TRIPATHI, KHARWAD,,AMTHIBEN ALIAS AMARBEN WIDOW OF RAMJIBHAI MANEKLAL DESAI,JAYANTILAL AMBALAL PATEL THROUGH POA INDRAVIJAYSINH R C,SHARDABEN JAYANTILAL PATEL,KAMLESHKUMAR JAYANTILAL PATEL,NILESHKUMAR JAYANTILAL PATEL,GAURIBEN JAYANTILAL PATEL,KHODIDAS TRIBHOVANDAS PATEL,SOMBEN TRIBHOVANDAS PATEL,VRAJLAL AMBALAL PATEL,SITABEN AMBALAL PATEL,KANTABEN WIDOW OF BANSIBHAI TRIBHOVANDAS PATEL,MUKESHKUMAR BANSILAL,KOKILABEN WIDOW OF GOVINDBHAI TRIBHOVANDAS,MAHENDRABHAI GOVINDBHAI PATEL,AMIT GOVINDBHAI PATEL	,THAKKAR AND PAHWA ADVOCATES
3215	AO/129/2014	9/4/2014	RAFIQBHAI SHABIRBHAI CHHIPA,	MR ASHISH H SHAH	MAHAMMED YASIN MEHMOODBHAI,AHMEDABAD MUNICIPAL CORPORATION THROUGH COMMISSIONER	,HL PATEL ADVOCATES
3216	AO/130/2014	9/4/2014	RAFIQBHAI SHABIRBHAI CHHIPA,NASIRBHAI ILLMUDIN PAINTER	MR ASHISH H SHAH	MOHAMMED YASIN MEHMOODBHAI,AHMEDABAD MUNICIPAL CORPORATION THROUGH COMMISSIONER	,HL PATEL ADVOCATES
3217	AO/131/2014	12/6/2014	MAHESHBHAI BABULAL RAMI,	MR VIKRAM J THAKOR	PUNJAJI HAMIRJI THAKOR,INDUBEN PUNJAJI THAKOR,VIKRAMJI PUNJAJI THAKOR,SURYABEN PUNJAJI THAKOR,RANJANBEN PUNJAJI THAKOR,BHARTIBEN PUNJAJI THAKOR,NITINBHAI PARSHOTTAMBHAI PATEL,KALPESHBHAI PARSHOTTAMBHAI PATEL,NARANBHAI BAKORBHAI PATEL,DEVENDRA NARANBHAI PATEL	MR SK PATEL,MR AJAY L PANDAV
3218	AO/132/2014	30/09/2014	PRADIPKUMAR KANTILAL YAGNIK,	MR HARSHADRAY A DAVE	PATEL JITENDRA RATILAL,MAHESHBHAI KANTILAL YAGNIK THROUGH PRADIPKUMAR K YAGNIK	,MR SHITAL R PATEL
3219	AO/133/2014	1/4/2014	MANGABHAI NARAYANBHAI PARMAR,	MR ARPIT P PATEL,K K MAGHNANI	AHMEDABAD MUNICIPAL CORPORATION,THE COLLECTOR,UNION BANK OF INDIA THROUGH CONCERNED OFFICER	,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI

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3220	AO/134/2014	22/07/2014	GOVINDBHAI JETHABHAI DOBARIYA,	MR CHIRAG B PATEL	KARSANBHAI GANDABHAI PATEL-DECD.,LALITABEN KARSANBHAI PATEL WIDOW OF KARSANBHAI GANDABHAI PATEL,DILIPBHAI KARSANBHAI PATEL SON DECD. KARSANBHAI GANDABHAI PATEL,RAJESHBHAI KARSANBHAI PATEL SON OF DECD. KARSANBHAI GANDABHAI PATEL,JEKISHANBAHI GANDABHAI PATEL,MANILAL ALIAS MANIBHAI GANDABHAI PATEL,AMRUTLA GANDABHAI PATEL-DECD. THROUGH LEGAL HEIRS,MADHUBEN WIDOW OF AMRUTLAL GANDABHAI PAETL,MIKE ALIAS MEHUL AMRUTLAL PATEL SON DECD. AMRUTLAL GANDABHAI PATEL,SANGITABEN DAUGHTER OF DECD. AMRUTLAL GANDABHAI PATEL,SHITALBEN DAUGHTER OF DECD. AMRUTLAL GANDABHAI PATEL,TARABEN ALIAS DHANGAURIBEN HARISHBHAI PATEL DAUGHTER OF DECD.,JAYSHREE ALIAS JAYSHREEBEN MAHESHBHAI PATEL DAUGHTE OF DECD.,LALJIBHAI TULSIBHAI PATEL,TULSIBHAI KESHAVBHAI PATEL,ANILKUMAR ISHWARLAL KODHIYA,DHIRUBAHI RANCHHODBHAI HIANI,HITESH MANILAL PATEL	,(MRS VD NANAVATI),MR MRUGEN K PUROHIT,MS DHARA M SHAH
3221	AO/135/2014	29/03/2016	ISHWARLAL HARGOVINDAS JAGGAD,	MR C B UPADHYAYA	HARIJAN DHUDABHAI MEGHAJIBHAI CHAUHAN-DECD.,MONGHIBEN DHUDABHAI CHAUHAN,DINESHBHAI DHUDABHAI CHAUHAN,JAGDISHBHAI PRATAPBHAI CHAUHAN,LAXAMANBHAI PREMAJIBAHI CHAUHAN,SHAH BHUPATRAI JAGJIVANDAS,KHALIL AHMED ABDULKARIM MALEK,RAJESHBHAI SHASHIKANTBHAI JAMOD	,MR RUTVIJ S OZA
3222	AO/136/2014	12/9/2014	GREEN SCAP ACCOMMODATIONS,	MR SUNIL S JOSHI	TRIVEDI PRITISAGAR DEVENDRAKUMAR,LEGAL HEIRS OF ATMARAM MAHASUKHRAM,KARUNASHANKER ATMARAM TRIVEDI,YOGESH KARUNASHNKER TRIVEDI,GEETABEN KARUNASHNKER TRIVEDI,MITABEN KARUNASHNKER TRIVEDI,RITABEN KARUNASHNKER TRIVEDI,HEENABEN KARUNASHNKER TRIVEDI,LEGAL HEIRS OF CHANDRAKANT ATMARAM,VIMLABEN WIDOW OF CHANDRAKANT ATMARAM,GEETABEN CHANDRAKANT TRIVEDI,HANSABEN CHANDRAKANT TRIVEDI,MUKESHBHAI CHANDRAKANT TRIVEDI,VIJAYBHAI CHANDRAKANT TRIVEDI,KANIYALAL ATMARAM TRIVEDI,LEGAL HEIRS OF RAMESHCHANDRA ATMARAM TRIVEDI,KAMLABEN WIDOW OF RAMESHCHANDRA ATMARAM,DEVENDRABHAI ATMARAM TRIVEDI,JAGDISHBHAI ATMARAM TRIVEDI,BHAVIKBHAI BHARATBHAI SHAH,RASHMI INFRASTRUCTURE - PARTNERSHIP FIRM,UNITED INFRASTRUCTURE - PARTNERSHIP FIRM	

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3223	AO/138/2014	19/06/2014	MAHEBOOBMIYA DADAMIYA,FARIDMIYA DADAMIYA,MOHAMMAD AKBAR DADAMIYA,MOHAMMAD AMIN DADAMIYA,MUMTAJBANU D/O DADAMIYA	MR AFTABHUSEN ANSARI	MOHAMMADBHAI FAZALBHAI SHAIKH-DECD.,JAMILABIBI MOHAMMADBHAI SHAIKH,GULAMRASUL MOHAMMADBHAI SHAIKH,MEHBOOBBHAI MOHAMMADBHAI SHAIKH,JARINABANU MOHAMMADBHAI SHAIKH,SAMIMBANU MOHAMMADBHAI SHAIKH,ZAHEDABANU MOHAMMADBHAI SHAIKH,AMIN MOHAMMADBHAI SHAIKH,SHABANABANU MOHAMMADBHAI SHAIKH,JAVEDBHAI MOHAMMADBHAI SHAIKH	
3224	AO/139/2014	17/07/2014	FALAUNNISHA HAIDERSHAH SAIYED,SAGIRUNNISHA HAIDERSHAH SAIYED,ZAIBUNNISHA SAFDARALI SAIYED	MR MA KHARADI	YASINSHAH AHMADSHAH SAIYED-DECD. THROUGH LEGAL HEIRS,SAIYED SHAH YASINSHAH SAIYED,VAJIDSHAH YASINSHAH SAIYED,MAJIDSHAH YASINSHAH SAIYED,NAHIDSHAH YASINSHAH SAIYED,DOCTOR NAZIMABANU YASINSHAH SAIYED,NAJERABANU YASINSHAH SAIYED,ZHAHIRSHAH AHMADSHAH SAIYED	
3225	AO/140/2014	27/03/2017	MOHMMADMOSIM YAKUBBHAI RALIA,JAYPRATAPSINH VIRENDRASINH CHAUHAN,MAHARAJA AISHWARYAPRATAPSINH	MR SP MAJMUDAR,MR P P MAJMUDAR	PATEL PREMJIBHAI DEVJIBHAI,	MR AV PRAJAPATI
3226	AO/141/2014	22/07/2015	AAMADBHAI GIGUBHAI-DECD.,SALIMBHAI AAMADBHAI KOREJA(SETA),HALIMABEN AAMADBHAI KOREJA(SETA),ISAMBHAI JIVABHAI-DECD. THROUGH LEGAL HEIRS,,MAHAMADHUSAIN ISAMBHAI KOREJA (SETA),SATARBHAI ISAMBHAI KOREJA(SETA),ANVARBHAI ISAMBHAI KOREJA (SETA),USMANBHAI ISAMBHAI KOREJA(SETA),DILAVARBHAI ISAMBHAI KOREJA (SETA),MUMTAZBEN ISAMBHAI KOREJA (SETA),HUSENABEN ISAMBHAI KOREJA (SETA),SARTAZBEN ISAMBHAI KOREJA (SETA),JUBEDABEN ISAMBHAI KOREJA (SETA),MERUNBEN ISAMBHAI KOREJA (SETA),ALIBHAI JIVABHAI-DECD. THROUGH LEGAL HEIRS,SULTANBEN ALIBHAI KOREJA (SETA),RASHIDABEN ALIBHAI KOREJA (SETA),ALTAFBHAI ALIBHAI KOREJA (SETA),RAZAKBHAI ALIBHAI KOREJA (SETA),FIROZBHAI ALIBHAI -DECD. THROUGH LEGAL HEIRS,SARIFHUSSAIN FIROZBHAI KOREJA (SETA),MOHSINHKHAN ANVARJGAB KOREJA (SETA)	MR SP MAJMUDAR,MR P P MAJMUDAR	SABBIRBHAI JIVABHAI SAKHIRANI SETA,YUSUFBHAI AAMADBAHI KOREJA-SETA,SABBIRBHAI AAMADBHAI KOREJA-SETA,KISHORBHAI VASHARAMBHAI GAJERA,BHARATBHAI RAJADEBHAI LANGAVADRA,GOPALBHAI DEVARAJBHAI PACHANI,PRAJIBHAI NARSHIBHAI PADHIYAR,MINABEN WIFE OF CHANDUBHAI MAKVANA,NAGAGIBHAI LALJIBHAI DHOLAKIA,ARJANBHAI LALJIBHAI DHOLAKIA,ASHOKBHAI LAKHABHAI KATHIRIYA	NOTICE SERVED,DS AFF.NOT FILED (N),DHARMESH D NANAVATY
3227	AO/143/2014	10/4/2014	CHHAYABEN @ SUNANDABEN D/O DAHYABHAI PATEL & W/O NIGAMKUMAR,	(MR PRABHAV A MEHTA)	BHOGILAL ISHWARBHAI PATEL,JAGDISHBHAI BHAILALBHAI PATEL,DAHYABHAI KESHAVLAL PATEL,JITENDRABHAI DAHYABHAI PATEL,GOPALBHAI DAHYABHAI PATEL	
3228	AO/144/2014	10/4/2014	JITENDRABHAI DAHYABHAI PATEL,GOPALBHAI DAHYABHAI PATEL	(MR PRABHAV A MEHTA)	NARENDRABHAI BABABHAI PATEL,RAJENDRA BABABHAI PATEL,HITENDRA BHAILALBHAI PATEL,DAHYABHAI KESHAVLAL PATEL	
3229	AO/145/2014	24/04/2014	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED MOTIBEN D.O. SULTAN ALI MALEK,PANJA ABDUL RAHEMANBHAI HUSAINBHAI GOVAL,PANJA AMANBHAI HUSSANBHAI GOVAL,PANJA IQBALBHAI HUSSAIBHAI GOVAL	MR AMAR D MITHANI	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED CHAND SULTAN MALEK,BUVAJIBEN WD.O. CHANDBHAI SULTANBHAI MALEK,HALIMABEN D.O. CHANDBHAI MALEK,BIBIBEN DAUGHTER OF CHANDBHAI MALEK W.O. USUF REHMAN MALANG	

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3230	AO/146/2014	5/8/2014	GANDAJI DHIRAJI-DECD. THROUGH LEGAL HEIRS,,SHANTABEN D/O GANDAJI DHIRAJI,KAMUBEN D/O GANDAJI DHIRAJI,DAHIBEN D/O GANDAJI DHIRAJI,DAHYAJI DHIRAJI -DECD.,MANEKBEN WD/O BEECHARJI DHIRAJI,PASIBEN D/O BECHARJI DHIRAJI,MANIBEN D/O BECHARJI DHIRAJI,DASHRATHBHAI BECHARJI,AMRUTBEN D/O BECHARJI DHIRAJI,CHANDABEN D/O SHIVAJI JERAJI,GANGABEN WD/O PRATAPJI SHIVAJI,RAMESHJI PRATAPJI,SHAMBHUJI PRATAPJI,HARSHADJI @ DASHRATHJI PRATAPJI	MS DHARA M SHAH	HARGOVIND KHUSHALBHAI PANCHAL,NAGJIBHAI NONDABHAI BHARWAD,NATHABHAI KHUSHALBHAI PANCHAL,BHIKHABHAI TALJIBHAI DESAI,SHANKARBHAI AMBALAL PATEL THROUGH POA VISHNUBHAI VITTHALBHAI PATEL,SARGABAI PUNJABHAI PATEL,BHAGWANDAS VITTHALBHAI PATEL,JETHALAL PRABHUDAS PATEL-DECD.,KUNVARBEN WIDOW OF DECD. JETHALAL PATEL,DINESHBHAI JETHALAL PATEL,KIRANBHAI JETHALAL PATEL,RAJESH JIVRAMBHAI DESAI,SUKAN CORPORATION PVT LTD,ARVINDBHAI KANTILAL PATEL,VISHNUBHAI PUNJABHAI PATEL,SURESHBHAI RANCHHODBHAI PATEL,SANJAYBHAI RANCHHODLAL PATEL,VIPULBHAI RANCHHODLAL PATEL,KANUBHAI BABALDAS PATEL,JAGDISHBHAI PUNJABHAI PATEL,GHANSHYAMBHAI BABALDAS PATEL,PIYUSHBHAI BHARATBHAI PATEL	,MR NIKUNT K RAVAL,DARSHAN M VARANDANI
3231	AO/147/2014	3/4/2014	SHARIFBHAI CHAKUBHAI SHAKARAYANI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	ASHWINKUMAR PARSOTAMBHAI TILALA,MARVANIA RAMNIKLAL BACHUBHAI	
3232	AO/148/2014	3/4/2014	VIRMATIBEN MANSINH MAHIDA,SURENDRASINH MANSINH MAHIDA,VARSHABEN SURENDRASINH MAHIDA	MR NV GANDHI	PRATAPSINH CHHATRASINH MAHIDA,	MR SP MAJMUDAR
3233	AO/149/2014	27/06/2014	KUTBI ASGARBHAI LAKDAWALA,	MR SP MAJMUDAR,MR P P MAJMUDAR	ISMAILBHAI SON OF SALEEMBHAI ONALI VALIKARIMWALA,JENABBEN WIDOW OF SALEEMBHAI ONALI VALIKARIMWALA,SHERBANU DAUGHTER OF SALEEMBHAI ONALI VALIKARIMWALA,ABU DHABI COMMERCIAL BANK	NOTICE SERVED BY DS,MR DHIRAJ M PATEL,MR MAULIK R SHAH
3234	AO/150/2014	25/07/2014	VELABHAI VASHRAMBHAI PARMAR,	MR SP MAJMUDAR,MR P P MAJMUDAR	VINODKUMAR - VRUJLAL - JAMNADAS PABARI,	MR DHAVAL D VYAS
3235	AO/151/2014	4/4/2014	LEGAL HEIRS OF DECEASED GOKULBHAI SHANABHAI,USHABEN WIDOW OF GOKULBHAI SHANABHAI,JIGNESHBHAI GOKULBHAI,LEGAL HEIR OF DINESHBHAI SHANABHAI,MANJULABEN WIDOW OF DINESHBHAI SHANABHAI,HASUMATIBEN SHANABHAI	MR PRATIK Y JASANI,A R KADRI	DINESHBHAI AMBALAL,SANNUBEN DINESHBHAI WITH MINOR KRUTILA DAUGHTER OF DINESH AMBALAL,MITANGNI DINESH AMBALAL,KANTIBHAI JOITARAM,REVABEN JOITARAM,GITABEN KANTIBHAI,ANJANABEN KANTIBHAI,HARIBHAI MAHIPATBHAI,ASHOKBHAI HARIBHAI,RAJNIBHAI JAYANTIBHAI PATEL,BALDEVJI MANSANGJI,RAGHVENDRAJI DHARMENDRABHAI,HEMENDRA ISHVARBHAI PATEL,SAGAR SANAND INFRABUILT PVT LTD	
3236	AO/155/2014	8/5/2014	KUTCH CHEMICALS INDUSTRIES LIMITED,	NANAVATI ASSOCIATES	MUNDRA CONTAINER FREIGHT STATIION PRIVATE LIMITED,	MR.D K.PUJ
3237	AO/156/2014	9/4/2014	SHANGAR HOSPITALLY,	MR. TIRTHRAJ PANDYA	STERLING GREENWOOD LIMITED,	
3238	AO/157/2014	11/4/2014	SUMERIBEN W/O PUNJABHAI VANABHAI VADHER,	MR NIRAV C SANGHAVI	GOVIND BUILDERS-JUNAGADH,GAURAVBHAI CHANDRAKANT RUPARELIYA,HIRENBHAI CHANDRAKANT RUPARELIYA,INDRAVADAN BHAGWANDAS TANNA,GAJENDRAKUMAR BHARATBHAI KUBAVAT,NAYANABEN PRABHUDAS TILAVAT,SANJAYBHAI KISHORBHAI VYAS,KANTA JAYANTILAL CHAVDA	

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3239	AO/159/2014	18/07/2014	ANITA SHRUTIKANT DUTTA,	MR JF MEHTA	LAXMANI RATAJI,KANAJI BALAJI,HIRABEN WIDOW OF BHALAJI RAVAJI,RAKESHJI MOHANJI,KALYANJI NAGAJIBHAI RABARI,AMRUTBHAI JETHABHAI RABARI,NANDLAL MUNANILAL GUPTA,RAVINDRASING DURBEENSING,CHARANJITKAUR GAJENDRASING,KAMLESHBHAI PRAHLADBHAI MODI,PARESHABEN KAMLESHBHAI MODI,SEJAL RAJIV MEHTA,RUPAL RONAK MEHTA,HIRAL CHIRAG MEHTA,SHAILESHBHAI KALUBHAI VEKARIA,DHANRAJ CHNADRAKANT PATEL,REKHABEN JAYESHBHAI DOBARIA,DEEPAKKUMAR JADAVBHAI VEKARIA	,MR ASHISH H SHAH,MR SAURABH G AMIN
3240	AO/160/2014	16/04/2014	UPENDRA MANGARAM AMLANI,	MR NILESH A PANDYA	SURENDRA CHHATRA RANA,YASHVANT CHHATRA RANA,KAUSHIK JASHVANT JADAV,VIKRAM FATE JADAV,HARENDRA JAGDEV ROULJI	
3241	AO/161/2014	9/4/2014	SHREEJI DAIRY CORPORATION,M/S SUMIRAN FOODS PVT LTD	MR RP MODI	SHREEJI DAIRY PARLOUR,	MR HARSHADRAY A DAVE
3242	AO/162/2014	16/04/2014	MANILAL HARJIVANDAS SANGHVI,SHARDABEN MANILAL SANGHVI,PRAKASHBHAI MANILAL SANGHVI	MR MB PARIKH	RAJENDRA MANILAL SANGHVI,	
3243	AO/164/2014	17/04/2014	LEGAL HEIR OF DECD. MANGUBEN SHANABHAI PUNABHAI VANAND,	MR PRATIK Y JASANI,A R KADRI	BHIKHABHAI SHANABHAI PUNABHAI VANAND-DECD.,PARSOTTAMBAHI BHIKHABHAI VANAND,MANGALBHAI BHIKHABHAI VANAND,MANUBHAI BHIKHABHAI VANAND,KAILASHBEN BHIKHABHAI VANAND,BHAGYODAY CONSTRUCTION	
3244	AO/165/2014	21/07/2014	LALITKUMAR L GOLECHA,	MR SANTOSH D GOENKA	SHIVKUMAR R CHAUHAN,THE REGIONAL TRANSPORT OFFICER	,MR MANAV A MEHTA
3245	AO/166/2014	22/07/2014	JADIBEN D.O. GORDHANBHAI SHANKARBHAI PATEL W.O. GOVINDBHAI BHAIJIBHAI,	MR DHARMESH V SHAH	LEGAL HEIRS OF BHIKHABHAI GORDHANBHAI PATEL,NIRUPAMABEN BHIKHABHAI PATEL,PALLVIBEN BHIKHABHAI PATEL,DAKSHABEN BHIKHABHAI PATEL,ASHWINBHAI BHIKHABHAI PATEL,DILIPBHAI BHIKHABHAI PATEL,AMRATBHAI GORDHANBHAI,DURGABEN GORDHANBHAI PATEL,KOKILABEN GORDHANBHAI PATEL,UMIYA CORPORATION PARTNERSHIP FIRM THROUGH PARTNER DIPAKBHAI DAHYABHAI PATEL,PRAVINBHAI NARANDAS PATEL,UGATI CORPORATION THROUGH PROPRIETOR DIPAKBHAI DAHYABHAI PATEL	,(MR PARESH M DARJI)
3246	AO/167/2014	4/4/2016	DAYARAM GOPALDAS THAVRANI THROUGH POA DAVIDAS G TAHVARANI,	MR BHARAT R PANDYA,MR. RAJAN J PATEL	JOGRAJ RAMLAL VATHVA,YUSUF EEMDAD VOHRA-TALWALA	MR NILESH M SHAH
3247	AO/168/2014	9/6/2014	MOHAMMAD SHAREEF RAFIQ AHMAD ANSARI,ATIQAHMAD RAFIQAHMAD ANSARI THROUGH POA MOHAMMAD SHAREEF RAFIQ AHMAD ANSARI,MOHAMMAD AQIL RAFIQAHMAD ANSARI THROUGH POA MOHAMMAD SHAREEF RAFIQ AHMAD ANSARI	MR SIKANDER SAIYED	SALIGRAM BHULAN PRASAD OJHA,NAWAJISH ALI ASADALI BUKHARI,VIJAYBHAI BABAABHAI,KANUBHAI BABABHAI,MANIBEN WIDOW OF BABHABHAI JIVANBHAI,TAKHUBEN WIDOW OF KANTIBHAI JIVABHAI,SURESHBHAI KANTIBHAI,GOPALBHAI KANTIBHAI,GITABEN KANTIBHAI,SHEELABEN KANTIBHAI,GOPIBEN KANTIBHAI	
3248	AO/169/2014	4/7/2014	MATHURPRASAD C PANDEY,	MR JF MEHTA	GIRISHCHANDRA JAYANTILAL ANKLESHWARIA,OMKARNATH MISHRA	DS AFF.NOT FILED (N),MR NILESH M SHAH
3249	AO/170/2014	17/04/2014	PRAKASHBHAI THAKOREBHAI PATEL,GOBARBHAI GORDHANBHAI KUNJADIYA	MS ANUJA S NANAVATI	UKABHAI NARANBHAI PATEL,JAGDISHBAHI LABHUBAHI GADHIYA,BIPINBHAI LALJIBAHI,BHARATBHAI VANMALIBHAI PATEL,PRAVINBHAI THAKARSIBHAI,GOVINDBHAI KESHAVJIBHAI MUNGRA	

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3250	AO/171/2014	22/04/2014	ASHOK JAYANTILAL PATEL,NALINBHAI JAYANTILAL SHAH	MS TRUSHA K PATEL	JENAJI LILAJI-DECD. THROUGH LEGAL HEIRS,DHULIBEN DAUGHTER OF JENAJI LILAJI WIFE OF RAMTUJI THAKOR,HIERS OF DECD. HIRABEN DAUGHTER OF JENAJI LILAJI,KANTIBHAI KALAJI THAKOR,LILABEN JAYANTIBHAI THAKOR,JITENDRA RAMANLAL SHAH,SHANAJI JENAJI-DECD.,JAWANJI SHANAJI,RANCHHODJI SHANAJI,KANTIJI SHANAJI,HEIR OF DECD MAFTAJI DHIRAJI,GAFURJI MAFTAJI	,MR PRATIK Y JASANI,A R KADRI
3251	AO/172/2014	23/04/2014	NISHARIBEN ABDULHUSEN VORA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	ATULKUMAR BHALCHANDRA JANI,VISHVAS BHALCHANDRA JANI,SHAMJIBHAI DHANJIBHAI DHANANI	,MR PJ KANABAR
3252	AO/173/2014	23/04/2014	NISHARIBEN ABDULHUSEN VORA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	ATULKUMAR BHALCHANDRA JANI,VISHVAS BHALCHANDRA JANI,SHAMJIBHAI DHANJIBHAI DHANANI	,MR PJ KANABAR
3253	AO/174/2014	7/10/2014	M/S JYOTI LIMITED,	MR SACHIN D VASAVADA	RAMAN KUMAR-PROPRIETOR,	MR VL THAKKAR
3254	AO/175/2014	29/04/2014	SATISHBHAI KESHUBHAI KORAT,	MR MURALI N DEVNANI	KANTIBHAI CHHOTABHAI VALAND,RAVJIBHAI AMBALAL VALAND-DECD.,JASHODABEN ALIAS JASIBEN,DIPAKBHAI RAVJIBHAI VALAND,HARSHADBHAI RAVJIBHAI VALALND,SHAILESHBHAI RAVJIBHAI VALAND,MINAKSHIBEN RAVJIBHAI VALAND	,MR MRUGEN K PUROHIT
3255	AO/176/2014	6/8/2015	THAKORE MANAJI SOMAJI,	MR MJ PARIKH	VAGHELA KANUBHA DOLAJI-LEGAL HEIRS OF DECD. VAGHELA DOLAJI GOBARJI,SAVITABEN WIDOW OF CHATURJI,RAMANJI CHATURJI THAKORE,VISHNUJI CHATURJI THAKORE,KUSUMBEN ALIAS KASHIBEN CHATURJI THAKORE,AMRATJI CHATURJI THAKORE,SANJAYKUMAR CHATURJI THAKORE,THAKORE VISHNUJI MAFAJI	NOTICE SERVED,MR RUTVIJ S OZA
3256	AO/177/2014	8/9/2016	KANAIYALAL CHOTALAL PATEL-DECD.,MADHUBEN WD/O KANAIYALAL PATEL,SOBHANABEN D/O KANAIYALAL PATEL,VANDANABEN D/O KANAIYALAL PATEL,DILIPKUMAR S/O KANAIYALAL PATEL	MR JR SHAH	CHANDUBHAI GABHARUBHAI CHUNARA,LAXMIBEN W.O. CHANDUBHAI CHUNARA,MANUBHAI S.O. CHANDUBHAI CHUNARA FOR HIMSELF AS P NO.,ASHOKBHAI S.O. CHANDUBHAI CHUNARA,PANKAJBHAI S.O. CHANDUBHAI CHUNARA,MANUBHAI CHANDUBHAI CHUNARA	,MR BHARAT R PANDYA,MR. RAJAN J PATEL
3257	AO/178/2014	25/04/2014	KISHORBHAI MANJIBHAI GODHANI,MAHESHBHAI MANJIBHAI GODHANI	MR MRUGEN K PUROHIT	SHANKARBHAI DAHYABHAI PATEL,JERAMBHAI DAHYABHAI PATEL,SOMABHAI ALIAS SATISHBHAI DAHYABHAI PATEL-DECD.,NISHABEN SOMABHAI ALIAS SATISHBHAI PATEL-MINOR,PRAGNABEN SOMABHAI ALIAS SATISHBHAI PATEL-MINOR,ILABEN SOMABHAI ALIAS SATISHBHAI PATEL AND WIFE OF MAHESHBHAI,KANTABEN DAHYABHAI PATEL,LAXMANBHAI ZINABHAI PATEL,GANGABEN WIDOW OF DAHYABHAI ZINABHAI,LAXMIBEN DAUGHTER OF ZINABHAI JERAMBHAI AND WIFE OF NAGINBHAI PRABHUBHAI,KASHIBEN DAUGHTER OF ZINABHAI JERAMBHAI	,MR DILIP L KANOJIYA
3258	AO/179/2014	26/06/2014	PATEL PREMJIBHAI VALABHAI PATOLIYA,	MR RC KAKKAD	BHOVANBHAI VALABHAI PATOLIYA,SAMJUBEN BHOVANBHAI PATOLIYA,VAJUBHAI BHOVANBHAI PATOLIYA,MAHESHBHAI BHOVANBHAI PATOLIYA,PANKAJBHAI ARJANBHAI PATOLIYA,SAMUBEN VALABHAI PATOLIYA,KALPESHBHAI MOHANBHAI PATEL,CHANDULAL KARAMSIBHAI PATEL,DHIRUBHAI HIRJIBHAI JAVIYA,HARSUKHBHAI HIRJIBHAI JAVIYA	,MR AMAR D MITHANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3259	AO/180/2014	13/01/2015	NARANDAS MATHURDAS NARIYALVALA,	MR HRIDAY BUCH	NANDITABEN VASANTKUMAR NIMKAR,JAYKUMA MANORDAS NARIYALVALA-DECD. THRO HEIRS,ANIKUMAR MANORDAS NARIYELWALA,PRAKASHBHAI MANORBHAI NARIYELWALA,KAMALBHAI MANORBHAI NARIYELWALA,NIRANJANBHAI MANORBHAI NARIYELWALA	MR KV SHELAT,MR HARSHADRAY A DAVE
3260	AO/181/2014	25/04/2014	KHATIJABANU D/O ABDULREHMAN AND WIFE OF SEHJAD HAIDER,	MR MTM HAKIM	GOHARSULTAN WIDOW OF ABDULJABBAR SHAIKH,SHAIKH SAIDABIBI WIDOW OF ABDULREHMAN	
3261	AO/182/2014	28/04/2014	THAKOR JAYESHBHAI VAJESINGBHAI,RAVAL SHAILESHKUMAR RAMANLAL	MR RL MEHTA,MR PINAKIN B RAVAL	THAKOR ASHOKBHAI CHANDUBHAI VAGHELA,THAKOR BHARATBHAI APUJI	
3262	AO/183/2014	8/9/2014	JENAJI LILAJI-DECD. THROUGH LEGAL HEIRS,,DHULIBEN D/O JENAJI LILAJI W/O RAMTUJI THAKOR,HIRABEN D/O JENAJI LILAJI W/O KALAJI THAKOR-DECD.,KANTIBHAI KALAJI THAKOR,LILABEN JAYANTILAL THAKOR	MR PRATIK Y JASANI,A R KADRI	LEGAL HEIRS OF JENAJI LILAJI,JAVANJI SHANAJI,RANCHODJI SHANAJI,KANTIJI SHANAJI,RAJNASINH PRATAPSINH CHAVDA,GANAJI SHAKRAJI THAKOR IN HIS INDIVIDUAL CAPACITY,KESHAJI SHAKRAJI THAKOR IN HIS INDIVIDUAL CAPACITY,BHIKHIBEN SHAKRAJI THAKOR IN HIS INDIVISUAL CAPACITY,BUDHAJI SHAKAJI THAKOR IN HIS INDIVISUAL CAPACITY,SHANTABEN WIDOW OF SHAKRAJI PUJAJI THAKOR,PRADYUMANSINH PRATAPSINH CHAVDA,SANDIPSINH PRATAPSINH CHAVDA,MUSTAKHUSEIN KARAMALI TIRMIZI,MOHMADMADELIAS MUSTAKHUSEIN TIRMIZI,MOHHAMMADHASIN MUSTAKHUSEIN TIRMIZI,MADHABHAI SAMANTBHAI BHARVAD,SHAILESH LAXMANBHAI KEVADIYA,BHAVESHKUAMR BHUPATBHAI PATEL	,NOTICE SERVED,MS TRUSHA K PATEL,MR TATTVAM K PATEL
3263	AO/184/2014	31/07/2014	KANTABEN NARANDAS MAGRA,	MR. KULDEEP D VAIDYA	GANDUBHAI RAVJIBHAI PATEL LEGAL HEIR OF LATE RAVJIBHAI LIMBABHAI,RAVJIBHAI RAMABHAI DAFDA,DHANJIBHAI GORDHANBHAI SAKARIYA	,MR K S CHANDRANI
3264	AO/186/2014	22/06/2015	PRADIPBHAI BHAGVANBHAI SONI,ATULBHAI BHAGVANBHAI SONI-DECD.,CINABEN WD/O ATULBHAI BHAGWANBHAI,JACKY ATULBHAI SONI,PRIYANK ATULBHAI SONI,DIMPLE ATULBHAI SONI	MR. RAJ A TRIVEDI	MAYURIKABEN PRAVINBHAI PATEL,BHUPENDA TINABHAI SHANTILAL SHAH,DILIPBHAI BHAGVANBHAI SONI,KASATA HOMETECH INDIA PVT LTD,DIRECTOR OF KASATA HOMETECH INDIA PVT LTD RAMESHBHAI BABUBHAI PATEL	MR AR MAJMUDAR,MR PREMAL R JOSHI,DR.ABHISST K THAKER
3265	AO/187/2014	9/5/2014	DIAMOND & GEM DEVELOPMENT CORPORATION,	MR ABHISHEK M MEHTA	EXECUTIVE ENGINEER,DY.EXECUTIVE ENGINEER	
3266	AO/188/2014	22/06/2015	DILIPBHAI BHAGVANBHAI SONI,	MR PREMAL R JOSHI	MAYURIKABEN PRAVINBHAI PATEL,BHUPENDRA ALIAS TINABHAI SHANTILAL SHAH,PRADIPBHAI BHAGVANBAHI SONI,ATULBHAI BHAGVANBAHI SONI-DECD.,VINABEN WIDOW OF ATULBHAI BHAGVANBHAI,JACKY ATULBHAI SONI,PRIYANK ATULBHAI SONI,DIMPLE ATULBHAI SONI,KASATA HOMETRADE INDIA PVT LTD,DIRECTOR OF KASATA HOMETRADE INDIA PVT LTD	,MR AR MAJMUDAR,DR.ABHISST K THAKER,MR. RAJ A TRIVEDI
3267	AO/189/2014	25/07/2014	CHAVDA NATWARSINH PUNJESINH,	MR KEYUR A VYAS	RATHOD CHEHUJI MADHUJI,RATHOD PUNJAJI TAJAJI,RATHOD SHANTABEN CHANDUSINH,RATHOD KALUSINH CHANDUSINH,RATHOD JANKBEN CHANDUSINH	REFUSED SERVED (N)(10)

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3268	AO/190/2014	22/04/2015	KUMUDBEN CHUNILAL W.O. AMRITLAL PAREKH,PRAVINABEN CHUNILAL W.O. AMRITLAL SHAH,HANSABEN CHUNILAL,BHARAT AMRITLAL PAREKH	MR MEHUL S SHAH	HEIRS OF DECEASED VENILAL CHUNILAL,KUSUMBEN VENILAL SHAH,LOPA VENILAL WIFE OF NEMCHAND KAPADIA,MUDRA VENILAL WIFE OF KIRTI SHAH,NEENA VENILAL WIFE OF PARAG SHAH,NANDITA VENILAL SHAH,SHITAL VENILAL SHAH,NIRMALABEN CHUNILAL WIFE OF DHIRAJLAL SHAH	,NOTICE NOT RECD BACK,NOTICE SERVED
3269	AO/191/2014	16/07/2014	MOHAMMAD SALIM YAKUB SALEJI,	MR KK TRIVEDI	AYESHABIBI WIDOW OF IBRAHIM AHMAD SALEJI,MARIYAMBIBI IBRAHIM,KHADIJABIBI IBRAHIM,AMINABIBI IBRAHIM,SARABIBI IBRAHIM,MAHERABIBI IBRAHIM,FATMABHAI IBRAHIM,HAWABIBI IBRAHIM SALEJI	,MR MM SAIYED
3270	AO/192/2014	23/06/2015	MOHANBHAI CHHIMUBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	MANIBEN DAUGHTER OF DURLABHBHAI - DECD.,BHANABHAI NARSINHBHAI PATEL,ARVINDBHAI NARSINHBHAI PATEL,RATIBEN NARSINHBHAI PATEL WIDOW OF RAMESHCHANDRA SHANTILAL,HEMANT ISHWARBHAI DESAI	MS MEGHA JANI,MR MANAN A SHAH
3271	AO/194/2014	31/03/2015	LAXMANBHAI VAJUBHAI CHIKHALIYA,	MR MIG MANSURI	AMRUTBHAI ISHVARBHAI SUTHAR,GHANSHYAMBHAI ISHVARBHAI SUTHAR,LILABEN GHANSHYAMBHAI SUTHAR,PUSHPABEN ISHVARBHAI SUTAHR,BALDEVBHAI MANGALDAS PATEL,TARABEN BALDEVBHAI PATEL,DIPAKBHAI BALDEVBHAI PATEL,MEHULBHAI BALDEVBHAI PATEL,ANUJA DIPAKBHAI,BHUMIKA MEHULBHAI PATEL	NOTICE SERVED,(MR PRAMTHESH D DAVE),MS MITA S PANCHAL
3272	AO/195/2014	6/5/2014	ASHOKBHAI SHANKAR CHAUDHARY,BRIJLAL MADANLAL PATEL	MS TRUSHA K PATEL	PRADIP GYANENDRA SHARMA,PREMILABEN D.O. VIJENDRABHAI W.O. TEJRAM SHARMA,MOHINIBEN D.O. VIJENDRABHAI W.O. ANIL SHARMA,MAHENDRA VIJENDRABHAI SHARMA,JAYENDRA VIJENDRA SHARMA,RAJENDRA VIJENDRA SHARMA,PADMAVATIBEN WD.O. VIJENDRA SHARMA	
3273	AO/196/2014	22/07/2014	ASHOKBHAI SHANKAR CHAUDHARY,BRIJLAL MADANLAL PATEL	MS TRUSHA K PATEL	JAYENDRA VIRENDRA SHARMA,PRADIP GYANENDRA SHARMA	MR P P MAJMUDAR,MR TATTVAM K PATEL
3274	AO/197/2014	22/07/2014	ASHOKBHAI SHANKAR CHAUDHARY,BRIJLAL MADANLAL PATEL	MS TRUSHA K PATEL	JAYENDRA VIJENDRA SHARMA,PRADIP GYANENDRA SHARMA	MR P P MAJMUDAR,MR TATTVAM K PATEL
3275	AO/198/2014	7/5/2014	GUJARAT STATE ROAD DEVELOPMENT CORPORATION LTD,	MR SIRAJ R GORI	WELSPUN PROJECTS LTD,CORPORATION BANK LTD	
3276	AO/199/2014	30/07/2014	BABIBEN BADRIPRASAD VECHHETA,	MR KV SHELAT	ASHOKKUMAR BADRIPRASAD VACHHETA,MAFATBHAI BADRIPRASAD VACHHETA,MADAN BADRIPRASASD VACHHETA	,MR YATIN SONI
3277	AO/200/2014	22/08/2019	BARIYA RUKHIBEN SHANABHAI,BARIYA CHANCHALBEN SHANABHAI W/O BHAILABHAI MATHURBHAI,BARIYA MANIBEN SHANABHAI WIFE OF RAMSINGH BHIKHABHAI,BARIYA JADABEN SHANABAI W/FE OF AMBALAL JAVABHAI PARMAR	DELETED,ADVOCATE NAME DELETED,MR VIPIN R SHARMA,NIRAV C BHATT,VASIMRAJA A KURESHI	RAMJIBHAI PARSHOTTAMBHAI PATEL-DECD.,PARSOTTAMBHAI DHARAMSHIBHAI MORADIYA-PATEI,MANJULABEN RAMJBHAI MORADIYA-PATEL,AMIT RAMJIBHAI MORADDIYA,SONAL KETUL PATEL,GHANSHYAMBHAI PRAGJIBHAI VIRANI,BHUPATBAHI PARSHOTAMBHAI VITHANI,SAVJIBHAI JIVRAJBHAI ITALIYA,MESSERS SAHJANAND CORPORATION	,MR AMIT V THAKKAR
3278	AO/201/2014	8/5/2014	NAIMUDDIN F PIRZADA,PIRZADA RSULMIYA HUSAINMIYA	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	THE CHAIRMAN,HAMIMUDDIN MEHMUDMIYA PIRZADA,PIRZADA JIYAYUDDIN AHMEDMIYA	,MR AFTABHUSEN ANSARI

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3279	AO/202/2014	6/5/2014	SHARADKUMAR LAXMICHAND BHATT,	MR AMRISH K PANDYA	LALITABEN WIDOW OF NATWARLAL PATEL,ALPABEN NATWARLAL PATEL,PARESHBHAI NATWARLAL PATEL,NIMABEN NATWARLAL PATEL,URVIBEN NATWARLAL PATEL,SURESHBHAI GORDHANBHAI PATEL,PRAVINBHAI DHAYABHAI PATEL,MAMTABEN DAUGHTER OF RAMANBHAI ISHWARBHAI WIFE OF PRAVINBHAI D PATEL,DIPAKBHAI RAMANBHAI PATEL,VIJAYBHAI HASMUKHBHAI PATEL	
3280	AO/204/2014	5/8/2014	VALLABHBHAI BHANABHAI KALSARIA,	MR PJ KANABAR	DULABHAI PANCHABHAI HADIA,	RULE SERVED
3281	AO/205/2014	16/09/2019	HITESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3282	AO/206/2014	16/09/2019	PRAGNESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,VIJAYKUMAR RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3283	AO/207/2014	16/09/2019	HITESH RAMANLALPATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3284	AO/208/2014	16/09/2019	KIRTIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,VIJAYKUMAR RATILA DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3285	AO/209/2014	16/09/2019	HITESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3286	AO/210/2014	16/09/2019	KIRTIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,DEEPAKKUMAR RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3287	AO/211/2014	16/09/2019	PRAGNESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,VIJAYKUMAR RATILAL DELIWAAL	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3288	AO/212/2014	16/09/2019	KIRTIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,DEEPAKKUMAR RATILAL DWLIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3289	AO/213/2014	16/09/2019	HITESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3290	AO/214/2014	16/09/2019	KIRTIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,DEEPAKKUMAR RATILAL DWLIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3291	AO/215/2014	16/09/2019	KIRTIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,DEEPAKKUMAR RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3292	AO/216/2014	16/09/2019	PRAGNESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,VIJAYKUMAR RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3293	AO/217/2014	16/09/2019	KITIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,DEEPAKKUMAR RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3294	AO/218/2014	16/09/2019	HITESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE

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3295	AO/219/2014	16/09/2019	KIRTIBHAI CHANDUBHAI PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,DEEPAKKUMAR RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3296	AO/220/2014	16/09/2019	HITESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3297	AO/221/2014	16/09/2019	HITESH RAMANLAL PATEL,	MR JIGAR M PATEL	SENTINEL PROPERTIES PVT LTD,BHARATKUMA RATILAL DELIWALA	MS HETVI H SANCHETI,MR NARENDRA L JAIN,MR SALIL M THAKORE
3298	AO/223/2014	14/07/2014	SHAH VICKY HIRALAL,	MR YM THAKKAR	VAGHELA MADHUSING JESANGJI,VAGHELA KALUSING JESANGJI,VAGHELA LAXMANSING BHIKH,VAGHELA TEJBAI JESANGJI	MR ASHISH M DAGLI
3299	AO/224/2014	18/07/2014	MANSUKHBHAI POPATBHAI KAKDIYA,	MR NISHITH P THAKKAR	UMEDBHAI DEVABHAI ALIAS SHANKARBHAI DEVABHAI PATEL,BHURIBEN DEVABHAI PATEL,PREMIBEN DEVABHAI PATEL,DECEASED BHANIBEN DEVABHAI PATEL	
3300	AO/225/2014	28/07/2015	SOLANKI BHALABHAI RAMABHAI,	DR.ABHISST K THAKER	MULJIBHAI ALIAS MULABHAI KHANABHAI,BHAVSINGBHAI MOTIBHAI SOLANKI,ISHWARBHAI MOTIBHAI SOLANKI	MR JA ADESHRA
3301	AO/226/2014	20/08/2014	M/S REKMI HOLDINGS,JYOTI RAMESH JOSHI PARTNER AT: M/S REKMI HOLDINGS,DARMIK RAMESH JOSHI-M/S REKMI HOLDINGS	RAJU V PATEL	GAGGER ENTERPRISES PVT LIMITED,UBERFLOW BEVERAGES INCORPORATION-A PARTNERSHIP FIRM	(MR UTKARSH B JANI)
3302	AO/227/2014	4/8/2014	RAMESH ASHKARANDAS VYAS,	MR MEHUL S SHAH,MR LALIT K BABULKAR	MANOJBHAI RAVJIBHAI PATEL,GUJARAT COMPOSITE LTD	MS TRUSHA K PATEL,(MR PARESH M DARJI)
3303	AO/229/2014	12/12/2017	GUNVANTBHAI BHIKHABHAI PATEL,RAKESHKUMAR GUNVANTLAL PATEL,CHANDANBEN GUNVANTLAL PATEL	MS. KRUTI M SHAH	MAGANBHAI VELJIBHAI DESAI,MEHULBHAI LABHUBHAI LAKHANI	MR MANAN A SHAH
3304	AO/231/2014	18/06/2014	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,EXECUTIVE ENGINEER	(MR J V BHAIRAVIA)	SACHIN UDYOGNAGAR SAHKARI MANDLI LIMITED,	MR AMIT V THAKKAR
3305	AO/232/2014	15/07/2014	DEVSHI VELJI HALAI,	MR Y J PATEL	NANDUBHA BHANJI RATHOD,NANUBHA BHANJI RATHOD,SHIVUBHA BHANJI RATHOD,KANUBHA BHANJI RATHOD,CHANDABA BHANJI RATHOD	(MR PRANAV S DAVE),MR SHIVANG M SHAH
3306	AO/233/2014	10/6/2014	AHAMADJI MANAJI-DECD.,SHAKINABEN W/O AHAMADJI MANAJI,YASIN AHAMADBHAI,JENABBIBI AHAMADBHAI,MEMUNA AHAMADBHAI,MUMTAJ AHAMADBHAI,SABERA AHMADBHAI,GANIBHAI MANAJI-DECD. THRIOUGH LEGAL HEIRS,,MOHMADSHARIF GANIBHAI,ILIYAS GANIBHAI AGED,HASINABIBI GANIBHAI,SALMABIBI GANIBHAI,JUBEDABIBI GANIBHAI,SHAKURA GANIBHAI,SAIDABANU GANIBHAI,YAKUBBHAI IBRAHIMBHAI-DECD.,ASHIYABIBI WD/OOF YAKUBBHAI,RAMJANI YAKUBBHAI,RAFIKA YAKUBBHAI,RAJIYA YAKUBBHAI,NURJAHAN YAKUBBHAI,FATMA YAKUBBHAI,HALIMA YAKUBBHAI,FARJANA YAKUBBHAI,IBRAHIMBHAI MANAJI-DECD.,FAKIRMOHMAD IBRAHIMBHAI,BANUBIBI IBRAHIMBHAI,SAMIMBIBI IBRAHIMBHAI	MR DHIRAJ M PATEL,MR MAULIK R SHAH	THE AHMEDABAD MUNICIPAL CORPORATION,PREMBEN BHUDURAM GURJAR	

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3307	AO/234/2014	9/6/2014	VIDHYABEN WD/O HARIPRASAD T PAREKH,	MR SP MAJMUDAR,MR P P MAJMUDAR	THAKORBHAI MAGANBHAI PATEL AND DECD. DHANUBEN THAKORBHAI PATEL,DILIPKUMAR SON OF THAKORBHAI M PATEL,TARABEN DAUGHTER OF THAKORBHAI M PATEL,JASHUBEN DAUGHTER OF THAKORBHAI M PATEL,ILABEN DAUGHTER OF THAKORBHAI M PATEL,LEGAL HEIRS OF DECD. DALPATBHAI MAGANBHAI PATEL,KANTABEN WIDOW OF DALPATBHAI M PATEL,SANJAY SON OF DALPATBHAI M PATEL,MANOJ SON OF DALPATBHAI M PATEL	
3308	AO/235/2014	18/09/2014	BHANUMATIBEN ALIAS BABUBEN D.O. MOHANLAL AMBARAM AND,NARESHCHANDRA RAMPRASAD RAJA (MEHTA),NRUPAL ALIAS NAMAN NARESHCHANDRA RAJA	VIRAL K SHAH,MR. RAJ A TRIVEDI	MEHTA HARNISH GURUPRASAD,NARMADABEN HARGOVANBHAI THAKKAR,HASMUKHBHAI RAMANLAL PATEL	NOTICE SERVED BY DS,(MR A J PATEL)
3309	AO/236/2014	7/11/2016	ASHRAFKHAN NANUKHAN,HABIBKHAN NANUKHAN	MS ROMA I FIDELIS	KALPESHBHAI AMRTUBHAI DESAI,SHAILESHBHAI BABUBHAI DESAI	(MR PARESH M DARJI)
3310	AO/237/2014	20/06/2014	MOHAMMADHUSEN LIYAKATALI ANSARI,	MR AFTABHUSEN ANSARI	SHAFI ANSARI TAILOR,AHMEDABAD MUNICIPAL CORPORATION	SERVED BY AFFIX(N),MR DEEP D VYAS
3311	AO/238/2014	31/07/2014	BHARATBHAI KANTILAL SHETH THROUGH POA RAJENDRA KANTILAL SHETH,	MR NK MAJMUDAR	CHANDRAKANTBHAI DWARKADAS PATEL,HARSHADBHAI DWARKADAS PATEL,ARVINDBHAI DWARKADAS PATEL	
3312	AO/239/2014	28/05/2014	SUMITRABEN GAMBHIRSINHY CHAUHAN,	MS.P J.JOSHI	OWNER OF SHIVAM ENGINEERING COMPANY,PATELBHARATBAHIMANJIBHAI,HITESHKUMAR BAUSDBHAI PATEL,HARSHADBHAI BABUBHAI PATEL,PATEL BHUPNEDRAKUMAR CHHOTABHAI,MANDORA DILIPSINH NATHUBHAI,HARIBAHI RANCHHODEBHAI BHARVAD,GHANSHYAMBHAI THAKKAR,RAMANBHAI OGHADBHAI CHUNARA,CHIEF OFFICER	
3313	AO/240/2014	5/4/2016	MITULBHAI GAUTAMBHAI SHAH,	NANAVATI ASSOCIATES	TARLIKABEN BAPULAL INAMDAR-DECD.,DEEPAKKUMAR KULABHAI RAO,BHAVINBHAI DEEPAKKUMAR RAO,PARAGBHAI DEEPAKKUMAR RAO,RUPABEN PRASHANTKUMAR BODIWALA,NINABEN BAPULALINAMDAR,HEMLATABEN BAPULAL INAMDAR,YOGESHWARKUMAR BAPULAL INAMDAR,PRAKASH BAPULAL INAMDAR,DILIPKUMAR BAPULAL INAMDAR	,NOTICE SERVED BY DS,MR. SAHIL M SHAH
3314	AO/241/2014	30/03/2016	DHIRAJLAL BECHARDAS DHAMELIA,MANUBHAI RAJABHAI DHAMELIA	MR SP MAJMUDAR,MR P P MAJMUDAR	PRAMODCHANDRA RATILAL GAJJAR,BINABEN PRAMODCHANDA GAJJAR,NIMISHKUMAR MUKESHCHANDRA GAJJAR,RAHULKUMA MUKESHCHANDRA GAJJAR,RAJVIBEN MUKESHCHANDRA GAJJAR,MUKESHCHANDRA NANALAL GAJJAR,KALPANABEN KIRITBHAI,RAJESHBHAIJAYANTIBAHI GAJJA,HARSHABEN RAHESHKUMA GAJJAR,BHAVNABEN JAYANTILAL GAJJAR,NITIN JAYANTILAL GAJJAR,HINABERN NITINBHAI GAJJAR,CHANDRAKANT RATILAL GAJJA,DIPIKABEN CHANDRAKANT GAJJAR,YOGESHBHAI CHANDRAKANT GAJJAR	NOTICE SERVED BY DS,MR DHAVAL D VYAS,MR MANAN A SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3315	AO/242/2014	15/09/2014	PASHCHIM GUJARAT VIJ CO. LTD,	NANAVATI & CO.	HALA JAMAL HAJI SHAHU,HALA MOHMED HUSAIN SHAHU,HALA ALLARAKHA HUSAIN,HALA JAVED HUSAIN,HALA RAFIQ HUSAIN,HALA SALMA HUSAIN,HALA RAHEMAN HAJI,HALA HUSAIN SHAHU,HALA FATU SHAHU,HALA SHAHU FATU,HALA HALAJI FATU,HALA ALARAKHI FATU,HALA MAHEBUB FATU,HALA MOHMED FATU,HALA DIDIBU,HALA SHABIRA RAHIM,HALA KULSUM RAHIM,HALA KALI NUR,KALU NURU,HALA MOHMED HUSAIN NUR,HALA HAJI NUR,HALA AMINA NUR,HALA NASIM NUR,HALA SATAR PIRBHAI,HALA ENA PIRBHAI,HALA FATMA SHAHU,STATE OF GUJARAT THROUGH COLLECTOR	NOTICE SERVED BY DS
3316	AO/243/2014	15/07/2014	PRAKASHBHAI AVANTILAL DOSHI'S POWER OF ATTORNEY DINESHBHAI S SHAH,	MS MEENA M TRIVEDI,MR PAVAN S GODIAWALA	THAKOR BACHUBHAI KHODABHAI,BHARWAD GAFURBHAI NANABHAI,BHARWAD SOMABHAI KHETABHAI,PATEL VINESHKUMAR NATVARLAL,PATEL HETALBEN VINESHKUMAR,PATEL RAJUBHAI AMTHABHAI,PATEL RAMANBHAI AMTHABHAI	
3317	AO/244/2014	7/8/2014	BABULAL DHANRAJ JAIN,	MR TARAK DAMANI	DEVPRIYA ENTERPRISES,	
3318	AO/245/2014	1/5/2017	PATEL KANTIBHAI ATMARAM,	MR SUNIL S JOSHI	PATEL VINAYBHAI ALIAS VINUBHAI BHAGVANDAS,CHAUHAN IMRAN AHEMADBHAI,CHAUHAN ALLARAKHA AHEMADBHAI	MR HR PRAJAPATI,MR NV GANDHI,MR VIRENDRA R PATEL
3319	AO/246/2014	6/1/2015	BHAGWATPRASAD RATILAL RAVAL,KAILASBEN VASUDEV RAVAL,RAMILABEN VASUDEV RAVAL,DINESHKUMAR VASUDEV RAVAL,RAJESHKUMAR VASUDEV RAVAL,JIGNESHKUMAR VASUDEV RAVAL	MR MAHESH BHAVSAR	DISTRICT COLLECTOR,A.M.SHRIMALI - SUB REGISTRAR,CHANDUBHAI MANUBHA VADHER,HASMUKHBHAI HANSRAJBHAI PATEL,PRAJAPATI AMRATBHAI DHULABHAI,RABARI KALUBHAI BABUBHAI,KIRTAN THAKKAR,VISHNUBHAI BHALABHAI RABARI,VIPULSINH VISAJI RANA,MIHIR ALIAS LALO PANCHAL,RAGHUVAN DESAI,GOPAL H HARIYANI,JAYESHBHAI PATEL,DHANANJAY CHUDAJI	NOTICE SERVED,NOTICE UNSERVED,MR DP JOSHI,VIRAL K SHAH
3320	AO/247/2014	14/09/2018	L/H OF DECD.THAKOR BHURJI LEBJI,THAKOR SHANTUJI BHURJI,CHATURJI SHASHIJI-DECD.,THAKOR MALJI CHATURJI,THAKOR BANUJI CHATURJI,THAKOR JITABEN D/O OF CHATURJI SHASHIJI,PARMAR PURABEN BANJI,PARMAR UJAMBEN BANJI,PARMAR BHAGWANSINH BANJI	,MR MEHUL SHARAD SHAH	UMAJI NATHAJI POKARJI-DECD.,MOHANJI SON OF UMAJI NATHAJI,LAXMICHAND SON OF UMAJI NATHAJI,MANGILAL SON OF UMAJI NATHAJI,CHAMPABEN DAUGHTER OF UMAJI NATHAJI,CHOTHIBEN DAUGHTER OF UMAJI NATHAJI,KAMALABEN DAUGHTER OF UMAJI NATHAJI,SITABEN DAUGHTER OF UMAJI NATHAJI,HIRABEN DAUGHTER OF UMAJI NATHAJI,PARSHOTTAMBHAI NATHUBHAI PADHIYAR,CHANDUBHAI FULCHANDBHAI SISODIYA,MAHANTSHRI CHETANPURI GURUCHANDPURI,PATEL VIJAYKUMAR JANUBHAI,MALI MANISHABEN LAXMICHANDBHAI,MALI RAMBHABEN MANGALILAL,MALI KISHANLAL KASTURJI,MALI SHANKARJI SOMAJI,TANK ASHOKKUMAR MAFAJI	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR MEHUL H RATHOD,MR YV VAGHELA,MR SP MAJMUDAR,MR N R DESAI
3321	AO/248/2014	25/07/2014	SALIMABAHI ALIBHAI MALEK,MALEK DHANBEN ALI MAHAMMAD,MALEK AIYUBBHAI ALIBHAI,MALEK MAHEMUDBHAI ALIBAHI	MR JIGAR P RAVAL	ARUNBHAI BECHARBHAI PATEL,	MR DHAVAL D VYAS
3322	AO/249/2014	9/10/2015	KAMLABENWIFE OF SUBHAIBAHI BHATI,	MR KV SHELAT	ILEVANJI CHAGANJI,DINESHKUMAR ILEVANJI,BHARTKUMAR ILEVANJI,PUNAMKUMAR ILEVANJI,NAVDHANKUMAR ILEVANJI,HANSABEN ILEVANJI	DS AFF.NOT FILED (N)
3323	AO/251/2014	1/7/2014	HARESH KANUBHAI RUDANI,	DHARMESH D NANAVATY	ANUBHAI PREMJIBHAI VADDORIYA,	REFUSED SERVED (N)(10)
3324	AO/254/2014	18/07/2014	AMRISHBHAI PAPUBHAI JUGANI,POH OF,JAYSHRIBEN KANTILAL SINGAPURI,JEJAS AMRISHBHAI JAGARIYA	MR MEHUL S SHAH,MR LALIT K BABULKAR	RAJYES FINE BILD,DILIPBHAI BHAILALBHAI PATEL	MR JIGAR M PATEL

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3325	AO/255/2014	14/08/2014	SANDIPSINH BHARATSINH JADEJA,	MR SATYAM Y CHHAYA	DHIRAJBA ALIAS DHIRUBA BHAATSINH JADEJA,JAYENDRASINH BHARATSINH JADEJA,GITABEN MULRAJSINH GOHI,SUMITRABA BHARATSINH JADEJA,PRAFULLABA KANAKSINH GOHIL,BAHADURSINH JADEJA-DECD.,HANSABEN BAHADURSIINH JADEJA,GIRVANSINH BAHADURSINH JADEJA,MUKESHSINH ALIAS MAHENDRASINH BAHADURSINH JADEJA,DIVYABA WIDOW FO ANILSINH JADEJA,KRISHNA BUILDCON,JAYENDRASINH HIRUBHA GOHIL,COMMISSIONER SHREE	,NOTICE SERVED,NOTICE UNSERVED,MR HS MUNSHAW
3326	AO/256/2014	11/7/2014	HITEN NAVINCHANDRA GOR,SUMRA RAMJANALI AMAD	MR DHAVAL D VYAS	VAGHAJI KANJI RAJGORE,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
3327	AO/258/2014	1/8/2014	BHAGYESHBHAI CHUNILAL PATEL,	(MR PARESH M DARJI)	KAILASHBEN RANCHODBHAI PATEL,	MR MANISH J PATEL
3328	AO/259/2014	7/8/2015	PRAVINBHAI SHIVJI VEKRIYA,	MR DHAVAL D VYAS	MAVJI MANJI VEKRIYA,RADHABEN DEVSHI PINDORIYA,RAMESH SHIVJI VEKRIYA,KANTABEN BHIMJI KARA,VIRJI MANJI VEKRIYA,SUB REGISTRAR,DEPUTY MAMLATDAR E.DHARA,THE TALATI CUM MANTRI	,NOTICE UNSERVED,DS AFF.NOT FILED (N),MR BN LIMBACHIA
3329	AO/260/2014	16/06/2014	JEMAYANTIBEN LASGAR VERMA,	MR JITENDRA H SINGH	SHAKUNTALABEN GANGASINH RAJPUT-KUSHWAH,	
3330	AO/261/2014	16/06/2014	JEMAYANTIBEN LASGAR VERMA,	MR JITENDRA H SINGH	SHAKUNTALABEN GANGASINH RAJPUT-KUSHWAH,	
3331	AO/262/2014	11/8/2014	GOVINDBHAI RANCHHODBHAI PATEL,MADHUBEN WD/O. SHANTILAL RANCHHODBHAI PATEL,RAJNIKANT SHANTILAL PATEL,SHASHIKANT SHANTILAL PATEL,MAHENDRABHAI SHANTILAL PATEL,NAYANABEN SHANTILAL PATEL I.E. WIFE OF JANAKBHAI	MR DHAVAL D VYAS	SURYAKANT MAGANLAL PATEL SINCE DECE. THRO. HIS HEIRS AND,SHANTABEN WIDOW OF SURYAKANTBHAI MAGANBHAI PATEL,DINESHBHAI SURYAKANTBHAI PATEL,HEMANTBHAI SURYAKANTBHAI PATEL,JAYMANBEN MAHESHBHAI PATEL I.E. DAUGHTER OF SURYAKANTBHAI MAGANBHAI PATEL,PADMABEN BHUPENDRABHAI PATEL DAUGHTER OF SURYAKANTBHAI MAGANBHAI PATEL,BAHECHARBHAI VANMALIBHAI PATEL	,MR AB MUNSHI
3332	AO/263/2014	11/8/2014	GOVINDBHAI RANCHHHODBHAI PATEL,MADHUBEN WD/O. SHANTILAL RANCHHODBHAI PATEL,RANJITBHAI SHANTILAL PATEL,SHASHIKANT SHANTILAL PATEL,MAHENDRABHAI SHANTILAL PATEL,NAYANABEN SHANTILAL PATEL I.E. WIFE OF JANAKBHAI SUKHDEVBHAI	MR DHAVAL D VYAS	SURYAKANT MAGANLAL PATEL SINCE DECE. THRO.' HIS HEIRS,SHANTABEN WIDOW OF SURYAKANTBHAI MAGANBHAI PATEL,DINESHBHAI SURYAKANTBHAI PATEL,HEMANTBHAI SURYAKANTBHAI PATEL,JAYMANBHAI MAHESHBHAI PATEL I.E. DAUGHTER OF SURYAKANTBHAI MAGANBHAIPATEL,PADMABEN BHUPENDRABHAI PATEL DAUGHTER OF SURYAKANTBHAI PATEL,BAHECHARBHAI VANMALIBHAI PATEL	,MR AB MUNSHI
3333	AO/264/2014	15/07/2015	DIPAKBHAI NAGJIBHAI HIRPARA,JIGNESH NAGJIBHAI HIRPARA	MR SUNIL S JOSHI	HARILAL SAVJIBHAI PATEL,DAHIBEN WIDOW OF JAVANJI RAISANGJI,BHEMAJI FULAJI,LAXMANJI FULAJI,KAKIBEN FULAJI,NENIBEN FULAJI,RAMESHBHAI VARSANGJI,VISHNUBHAI VARSANGJI,KAILASHBEN VARSANGJI,LILABEN VARSANGJI,BABUBHAI SAKARAJI THAKOR,MANSUKHBHAI BABUBHAI PATEL,BHARATBHAI ISHWARBHAI PATEL,MUSTAKHUSSAIN KARAMALI TIRMIJI,VIMALABEN NATHALAL SHAH,SUDHIRBHAI MULCHANDDAS SHAH,RAJENDRABHAI MULCHANDDAS SHAH,NIRANJANABEN MULCHANDDAS SHAH,KAMLESHBHAI MULCHANDDAS SHAH,SANDIPSINH PRATAPSINH CHAVDA,JITENDRABHAI MULCHANDBHAI SHAH,JERAMBHAI CHAGANBHAI KANANI,BHAGVANBHAI JASMANBHAI SODAVADIYA	NOTICE SERVED,NOTICE SERVED BY DS,MR VIKRAM J THAKOR,MR P B KHAMBHOLJA,JIGER K MEHTA

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3334	AO/265/2014	11/7/2014	HETALBEN W/O KIRITBHAI BALUBHAI PATEL D/O RAMANBAHI LALLUBHAI PATEL,	MR KK TRIVEDI	RAMANBHAI LALLUBHAI PATEL,USHABEN WIFE OF RAMANBHAI LALLUBHAI PATEL,ANKITKUMAR RAMANBHAI PATEL,KEYURIBEN DAUGHTER OF RAMANBHAI LALLUBHAI PATEL	
3335	AO/266/2014	23/07/2015	SHREEJI VITRIFIED PVT. LTD,,	MR DK NAKRANI,MR MEHUL S SHAH	THE STATE OF GUJARAT,SARDAR SAROVAR NARMADA NIGAM LTD.,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR -CANAL SCHEME,THE EXECUTIVE ENGINEER,THE DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,BHARGAV KARIA & ASSO
3336	AO/267/2014	11/9/2014	RAGHAVBHAI GHUSABHAI SAKHIYA,NATHABHAI PARBATBHAI SAKHIYA,HANSRAJBHAI RAGHAVBHAI SAKHIYA,RAMESHBHAI NATHABHAI SAKHIYA,MANJULABEN RAMESHBHAI SAKHIYA	MR PRATIK Y JASANI	RANBAI ABRAMBHAI THEBA,JILLUBAI ABRAMBHAI THEBA,HIRBAI ABRAMBHAI WIFE OF KARIMBHAI SAMA,HALUBAI ABRAMBHAI WIFE OF JUMABHAI HINGROJA,JUSABHBHAI ABRAMBHAI THEBA-DECD.,JENUBEN JUSABHAI,SHARIFABHAI JUSABHAI,AJITBHAI JUSABHAI,HUSAINBHAI ABRAMBHAI -DECD.,REHMATBEN HUSAINBHAI,HANIFBHAI HUSAINBHAI,AKBARBHAI HUSAINBHAI,YUSUFBHAI HUSAINBHAI,RAFIQBHAI HUSAINBHAI,HASANBHAI AMRABHAI	,NOTICE SERVED,MR SHAKTI S JADEJA
3337	AO/268/2014	1/5/2015	THAKOR BABUJI AATAJI,	MR KV SHELAT	THAKOR KALAJI SHIVAJI,THAKOR BABUJI SHIVAJI,MALEK NASIRBHAI DAUDBHAI,PATEL LILABEN SHAKRABHAI	NOTICE SERVED BY DS,(MR PARESH M DARJI)
3338	AO/269/2014	30/06/2015	BHARATKUMAR JIVANLAL PATEL,CHANDRAKANT JIVANLAL PATEL	DR.ABHISST K THAKER	PRADIPKUMAR GORDHANDAS PATEL,SHREE UTTARGUJARAT PATEL NAGAR CO OPERATIVE SOCIETY	MR.MRUDUL M BAROT
3339	AO/270/2014	18/06/2015	GHANSHYAMSINH NARENDRASINH VAGHELA,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	VIKRAMSINH KANJIBHAI,KANJIBHAI HARIBHAI BALIYAJI,SAJANBHA WIFE OF KANJIBHAI HARIBHAI,PRAVINSINH KANJIBHAI,VILASBEN KANJIBHAI	NOTICE SERVED BY DS,MR DR BHATT,MS.DILBUR CONTRACTOR
3340	AO/272/2014	4/12/2014	HARIBHAI KARSANBHAI AKHANI,DAHYABHAI RUGHNATHBHAI THAKKAR THRO.' P.O.A.,SURESH DEVCHANDBHAI THAKKAR THRO.' P.O.A.,RAMESH DHANJIBHAI THAKKAR	MR NIRAV C THAKKAR	THE CHIEF OFFICER,	MR YM THAKKAR
3341	AO/273/2014	30/07/2015	HEIRS OF DECE. SAKINABIBI CHANDMIYA SHAIKH,NOORMOHAMMED FATEHMOHAMMED SHAIKH,ISMAIL FATEHMOHAMMED SHAIKH,RAFIK MOHAMMED FATEHMOHAMMED SHAIKH,FATEMABIBI CHANDMIYA WIFE OF YASINMIYA HUSENMIYA,AYESABIBI CHANDMIYA SHAIKH WIFE OF KALUMIYA NATHUMIYA,JAHORABIBI CHANDMIYA WIFE OF BASIRMIYA SIDDHUMIYA	(MR SK BUKHARI)	SALIMMIYA VAJIRMIYA SHAKIH,ALIYABIBI VAJIRMIYA SHAIKH,KUBRABIBI VAJIRMIYA SHAIKH,FARIDMIYA VAJIRMIYA SHAIKH,ZENABIBI VAJIRMIYA SHAIKH,HANIFMIYA VAJIRMIYA SHAIKH,HANUBIBI VAJIRMIYA SHAIKH,SHARIFABIBI VAJIRMIYA SHAIKH,CHANDMIYA VAJIRMIYA SHAKIH,SUGRABIBI VAJIRMIYA SHAKIH,MEHRAJBIBI VAJIRMIYA SHAKIH,SALMABIBI VAJIRMIYA SHAKIH,AMNABIBI NOORMIYA SHAIKH,TAHERABIBI NOORMIYA SHAIKH,JAHEDABIBI NOORMIYA SHAIKH,SALAMMIYA NOORMIYA SHAIKH,ABEDABIBI NOORMIYA SHAIKH,SAJIBIBI NOORMIYA SHAIKH,KASAMMIYA NOORMIYA SHAIKH,AMIR MOHAMMEDALI MEMON	
3342	AO/275/2014	31/07/2014	RESHMABEN WD/O. PRAKASHBHAI @ KISHORBHAI MITHABHAI NAVIK,JAY KISHORBHAI NAVIK (MINOR) THRO.' THEIR MOTHER APPELLANT NO.1,YASH KISHORBHAI NAVIK (MINOR) THRO.' THEIR MOTHER APPELLANT NO.1	MR SP MAJMUDAR,MR. HJ KARATHIYA	RANJANBEN WIDOW OF PRAMODBHAI MULJIBHAI,KAMINIBEN ISHWARBHAI PATEL,JAYNABEN ISHWARBHAI PATEL,ANILBHAI BABUBHAI PATEL	

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3343	AO/276/2014	1/7/2015	SMT. SARLABEN MADHUSUDAN PATEL D.O. SANUBHAI MAHIJIBHAI,SMT. RAMABEN RAJNIKANT PATEL D.O. SANUBHAI MAHIJIBHAI	MS ANUJA S NANAVATI	VINUBHAI JASHBHAI PATEL,SANJAY VINUBHAI PATEL,ASHOK RAMANBHAI PATEL,BIPINBHAI RAMANBHAI PATEL,MUKESHBHAI RAMANBHAI PATEL,KANBHAI SOMABHAI,RANJITBHAI KANUBHAI,DHIRAJBEN INDRAVADAN,SHREYAKUMAR INDRAVADAN,NEELKUMAR INDRAVADAN,SMITABEN RANJITBHAI,YASHVANTBHAI NATHUBHAI,INDUBHAI NATHUBHAI,BHAILABHAI NATHUBHAI,HEMANT PATEL,CHHATRASINH BHIMSINH,MAGANBHAI RAMANBHAI,BALVANTSINH FATESINH,KHUMANSINH PARBHATSINH,THAKORE BABUBHAI RAMANBHAI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR HM PARIKH,MR RASESH H PARIKH
3344	AO/277/2014	25/06/2014	HEIRS OF DECE. ABDUL RAHIM HAJI MALEK-,SAFI AHEMAD ABDUL RAHIM MALEK,MAHEJBIN D/O. ABDUL RAHIM MALEK W/O. HUSEN RASUL MALEK	MR JR SHAH	HAJI ABDUL RAHEMAN GULABKHAN PATHAN,AMITA PANKAJKUMAR DESAI,AKBAR BABULAL SAIYED,RATILAL PRABHUBHAI PATEL,KHIMAJI KANAJIBHAI AVAIYA - KANABI,DINESHBHAI DHIRUBHAI GONDALIYA HEIRS OF DECE. MADINABIBI D.O. HAJI MALEK,GULAM HUSEN NOORMOHMMAD THRO.' P.O.A. KANUBHAI DAHYABHAI,REHANABANU NOORMOHMMAD THRO.' P.O.A. KANUBHAI DAHYABHAI,NOORMOHMMAD SARIFKHAN THRO.' P.O.A. KANUBHAI DAHYABHAI,HEIRS OF DECE. ABDUL RAHIM HAJI MALEK	
3345	AO/278/2014	27/06/2014	DEEPAKBHAI JAGDISHBHAI PARMAR,BALDEVBHAI JAGDISHBHAI PARMAR,ASHOKBHAI JAGDISHBHAI PARMAR	MR CJ VIN	MANILAL CHHAGANLAL SHAH-DECD. THROUGH LEGAL HEIRS,LATE JAYANTILAL MANILAL SHAH SINCE DECE. THRO.' LEGAL HEIRS,JAGDISH MANILAL SHAH,CHANDRAKANT JIVANLAL ALIAS JIVATLAL DALAL,TEJAS JAYANTILAL SHAH,RUSHIR JAYANTILAL SHAH	
3346	AO/279/2014	3/7/2014	HEMANT CHAMPAKLAL SHAH,	MR VIRAL K SALOT	KANTILAL HAZARIMAL SHAH DIED DURING PENDENY OF,KANTABEN KANTILAL SHAH,DHIREN KANTILAL SHAH,SANDEEP KANTILAL SHAH,KANDARP K. BHATT	,MR KUNJAL D PANDYA
3347	AO/280/2014	26/06/2014	SWAPNILBHAI ARVINDBHAI DOSHI-DECD.,TEJALBEN WD/O SWAPNILBHAI ARVINDBHAI DOSHI,SETUBHAI SWAPNILBHAI DOSHI,SNEHKUMAR SWAPNILBHAI DOSHI	MR AJAY R MEHTA	ARVINDBHAI MANILAL DOSHI,NILAMBEN WIFE OF ARVINDBHAI MANILAL DOSHI,SONIKBHAI ARVINDBHAI DOSHI	MR DA SANKHESARA
3348	AO/281/2014	30/06/2014	PASIBEN NARSINHBHAI CHAVDA,HIRABHAI NARSINHBHAI CHAVDA,CHAMPABEN D/O NARSINHBHAI CHAVDA W/O AMRUTBHAI MOHANBHAI,CHANDRIKABEN D/O NARSINHBHAI CHAVDA W/O SURESHBHAI MERUBHAI,MANJULABEN D/O NARSINHBHAI CHAVDA,DINESHBHAI NARSINHBHAI CHAVDA	MR. MAULIK M SONI	DILIPKUMAR GIRIRAJ ALIAS DINBANDHUSAJI PURSOTAM LALJI MAHRAJ,NARSINHBHAI RATNABHAI CHAVDA	
3349	AO/282/2014	30/06/2014	PASIBEN NARSINHBHAI CHAVDA,HIRABHAI NARSINHBHAI CHAVDA,CHAMPABEN D/O NARSINHBHAI CHAVDA W/O AMRUTBHAI MOHANBHAI,CHANDRIKABEN D/O NARSINHBHAI CHAVDA W/O SURESHBHAI MERUBHAI,MANJULABEN D/O NARSINHBHAI CHAVDA,DINESHBHAI NARSINHBHAI CHAVDA	MR. MAULIK M SONI	DILIPKUMAR GIRIRAJ ALIAS DINBANDHUSAJI PURSOTAM LALJI MAHRAJ,NARSINHBHAI RATNABHAI CHAVDA	
3350	AO/284/2014	3/7/2014	KANDARP K. BHATT,	MR MEHUL S SHAH	HEMANT CHAMPAKLAL SHAH,KANTILAL HAJARIMAL SHAH DIED PENDING THE PROCCEIDNGS,KANTABEN KANTILAL SHAH,DHIREN KANTILAL SHAH,SANDEEP KANTILAL SHAH	,MR KUNJAL D PANDYA
3351	AO/287/2014	4/7/2014	HARIBHAI KUNTHABHAI PATEL,ISHWARBHAI KUNTHABHAI PATEL,GOPABHAI KUNTHABHAI PATEL,DHANJIBHAI KUNTHABHAI PATEL,PURSHOTTAMBHAI KUNTHABHAI PATEL	MR NIRAV R MISHRA	MOHANBHAI DEDHIYABHAI PATEL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3352	AO/288/2014	20/07/2015	SADHNABEN SITARAM PATEL,JAYANTIBHAI RAMANBHAI TAILOR	MR. MANOJ T DANAK	BABUBHAI JELABHAI AHIR-DECD.,MANHARBHAI BABUBHAI AHIR,BHARATBHAI BABUBHAI AHIR,RAMILABEN BABUBHAI AHIR,JAYABEN BABULBHAI AHIR,DAHIBEN BABUBHAI AHIR,DHIRUBHAI MANCHHABHAI AHIR,BABUBHAI RAMJIBHAI GAJERA,MANJULABEN WIDOW OF DHIRAJBAHI BABUBHAI AHIR,VIMAL DHIRAJBHAI AHIR,MANISHA DHIRAJBHAI AHIR	
3353	AO/289/2014	14/07/2014	ARUNBHAI MANGALDAS SHAH-DECD.,ARUNABEN ARUNBHAI SHAH,HETALBHAI ARUNBHAI SHAH,KUNJALBEN D/O ARUNBHAI SHAH	MR MRUGEN K PUROHIT	RAMESHBHAI MANGALDAS SHAH,PANKAJKUMAR MANGALDAS SHAH,KIRITKUMAR MANGALDAS SHAH	MR VIRAL K SALOT,MR VILAV K BHATIA
3354	AO/291/2014	13/09/2017	AANADILAL & GANESH PODAR SOCIETY,,PODAR EDUCATION NETWORK	MR AMARNATH M BHATT	RAMESHBHAI AMTHBHAI DESAI,KIRANBHAI RASIKLAL KAMDAR	RULE SERVED,MR MITUL K SHELAT
3355	AO/292/2014	21/04/2015	SHANTILAL MEGHJI CHHEDA,	MR CH VORA	SHARIFABAI IBRAHIM ALIMAMAD DEPARA,	MR VIMAL A PUROHIT
3356	AO/293/2014	3/9/2014	SHYAMSUNDER C. SARAF,PUSHPADEVI S. SARAF	MR MITESH L RANGRAS	DEEPAK SON OF SHYAM SUNDER SARAF,SUJATA DEEPAK SARAF	MR NV GANDHI,MS F P MADHU
3357	AO/294/2014	14/10/2016	AJITBHAI SHANTILAL SHAH,MINAXIBEN VARDHILAL SHAH	MR SALIL M THAKORE	BABUBHAI SOMABHAI PRAJAPATI HEIR OF SOMABHAI DHANAABHAI PRAJAPATI,GORDHANDAS SOAMBHAI PRAJAPATI HEIR OF SOMABHAI DHANAABHAI PRAJAPATI,VIMLABEN SOMABHAI PRAJAPATI HEIR OF SOMABHAI DHANAABHAI PRAJAPATI,SHANTABEN SOMABHAI PRAJAPATI HEIR OF SOMABHAI DHANAABHAI PRAJAPATI,BHAVINBHAI M RAVAL,SAVITABEN BABUBHAI PRAJAPATI,NARENDRABHAI BABUBHAI PRAJAPATI,URMILABEN NARENDRABHAI PRAJAPATI,GITABEN GORDHANDAS PRAJAPATI,ALKESHBHAI GORDHANDAS PRAJAPATI,RASHMIBEN ALKESHBHAI PRAJAPATI,KANJIBHAI DEVABHAI PRAJAPATI HEIR OF DEVABHAI PARSHOTTAMBHAI,HARSHAD KANJIBHAI PRAJAPATI,CHETAN KANJIBHAI PRAJAPATI,LALITABEN KANJIBHAI PRAJAPATI,ASHOKBHAI AMTHABHAI PRAJAPATI HEIR OF AMTHABHAI DEVABHAI,REVABHAI AMTHABHAI PRAJAPATI HEIR OF AMTHABHAI DEVABHAI,NILAMBEN KANTILAL RAVAL,KASHIRAMBHAI REVABHAI PATEL	NOTICE SERVED BY DS,MR DEVANG J JOSHI,MR RIDDHESH TRIVEDI
3358	AO/296/2014	1/8/2018	MANGUBEN D.O. RANCHHODBHAI AND W.O. LAXMANBHAI CHAUHAN DECD THROUGH HEIRS,VIMALBEN D/O LAXMANBHAI CHAUHAN W/O RAMANBHAI RATANSINH,JAYANTIBHAI S/O LAXMANBHAI CHAUHAN,LILABEN D/O LAXMANBHAI CHAUHAN,PRATAPBHAI S/O LAXMANBHAI CHAUHAN,MANEKBEN D.O. RANCHHODBHAI AND W.O. LAXMANBHAI CHAUHAN	MR BHARAT R PANDYA	RAJENDRASINH JAGATSINH SISODIYA,AJITSINH DHIRUBHA SISODIYA,GAUTAMBHAI GOVINDBHAI SHAH	MR MEHUL S SHAH,MR. VN. SEVAK,MR CHAITANYA M VYAS
3359	AO/298/2014	1/8/2018	MANGUBEN D.O. RANCHHODBHAI AND W.O. LAXMANBHAI CHAUHAN DECD THROUGH HEIRS,VIMALBEN D/O LAXMANBHAI CHAUHAN W/O RAMANBHAI RATANSINH RATHOD,JAYANTIBHAI S/O LAXMANBHAI CHAUHAN,LILABEN D/O LAXMANBHAI CHAUHAN,PRATAPBHAI S/O LAXMANBHAI CHAUHAN,MANEKBEN D.O. RANCHHODBHAI AND W.O. LAXMANBHAI CHAUHAN	MR BHARAT R PANDYA	RAJENDRASINH JAGATSINH SISODIYA,AJITSINH DHIRUBHA SISODIYA,GAUTAMBHAI GOVINDBHAI SHAH	MR MEHUL S SHAH,MR. VN. SEVAK,MR CHAITANYA M VYAS

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3360	AO/299/2014	7/8/2014	RAJNIBHAI DEVRAJBHAI PATEL,NARANBHAI PARSOTAMBHAI PATEL,JAMNABEN HIRABHAI WD/O BHAVANBHAI PATEL	(MR AJ SHASTRI)	LEGAL HEIRS AND REPRESENTATIVES OF DECEASED DALPATBHAI PATEL AND,RAJESHBHAI LALLUBHAI,GIRISHBHAI LALLUBHAI,NIRUBEN DILIPBHAI PATEL,NANDUBEN ALIAS SUDHABEN MAGANLAL PATEL,MADHUBEN BHARATBHAI PATEL,JAYABEN CHAMPAK PATEL,RAMESH DALPATBHAI PATEL	
3361	AO/300/2014	30/06/2015	BHAVESHBHAI CHATURBHAI PATEL,	MR SUREN M SHAH	MANUBHAI BHIKHABHAI WALAND,JASODABEN BHIKHABHAI WALAND,NADUBEN BHIKHABHAI WALAND,JAGDISHBHAI BHAWANBHAI CHANDARANA,MADHUBHAI POPATBHAI WASANI,BABUBHAI POPATBHAI WASANI,VASUDEV RAMDAS THAKKAR AS EXPIRED FILED PENDING,MAHESHBHAI KIKANI,MANSUKHBHAI DAHYABHAI RADADIA	,MR P P KASVALA,MR DINESH B PATEL,MR JV VAGHELA
3362	AO/301/2014	5/7/2016	ZIYAUDDIN ABDUL HAMID SHEIKH,	(MR NIKHIL S KARIEL)	DINAZ BEJAN ANKLESHWARIYA,ARMIN BEJAN ANKLESHWARIYA	MR VIMAL M PATEL
3363	AO/303/2014	23/09/2014	RAVJIBHAI BHAVANBHAI GANODIYA,	MR PUSHPADATTA VYAS	NIRMALABEN JAGABHAI GANODIYA,RANJANBEN JAGABHAI GANODIYA	MR SHAKTI S JADEJA
3364	AO/304/2014	14/07/2014	ARUNBHAI MANGALDAS SHAH-DECD.,ARUNABEN ARUNBHAI SHAH,HETALBHAI ARUNBHAI SHAH,KUNJALBEN D/O ARUNBHAI SHAH	MR MRUGEN K PUROHIT	RAMESHBHAI MANGALDAS SHAH,PANKAJKUMAR MANGALDAS SHAH,KIRITKUMAR MANGALDAS SHAH	,MR VIRAL K SALOT
3365	AO/306/2014	21/07/2014	SHANTABEN WIDOW OF NARANBHAI BAWAJIBHAI PATEL,PATEL PRAVINKUMAR NARANBHAI,PATEL SARMISTHABEN DUAGHTER OF NARANBHAI BAWAJIBHAI,SUSHILABEN WIDOW OF SASHIKANT NARANBHAI,CHETNABEN DAUGHTER OF SASHIKANT NARANBHAI PATEL,PATEL HITESHKUMAR SASHIKANT,YOGESHKUMAR SASHIKANT	M/S PATEL ADVOCATES	PATEL JITENDRAKUMAR RAMESHBHAI,	
3366	AO/307/2014	4/8/2014	JIVATRAM NARAYANDAS TIRTHANI,CHANDANI ALIAS CHANDRA TIRTHANI	MR RITURAJ M MEENA	DEVANAND HIRANAND RAJWANI,VARSHA ALIAS KAVITA RAJWANI	
3367	AO/308/2014	10/6/2015	CHIRAGBHAI DEVRAJBAHI SETA,	MR MEHUL S SHAH	PARBHUBHAI PREMABHAI PATEL,RAMANBHAI PREMABHAI PATEL	MR AMIT V THAKKAR
3368	AO/309/2014	4/8/2014	BHAVESHBHAI CHINUBHAI JANI,	(MR PRABHAV A MEHTA)	GUJARAT COMOPOSITE LTD,ABHISHEK CONSTRUCTION CORPORATION,RAMESH ASHKARNADAS VYAS,MANOJBHAI RAVJIBHAI PATEL,DINESHBHAI BACHUBHAI PORIA	,MS TRUSHA K PATEL
3369	AO/310/2014	15/02/2016	BHAGWATSINH BHAVSINH GOHIL,	MR SP MAJMUDAR,MR P P MAJMUDAR	KACHRAJI BABUJI THAKORE,NATHIBEN BABUJI THAKORE,MANGUBEN BABUJI THAKORE,RAMANJI KACHRAJI THAKORE,DILAJI KACHRAJI THAKORE,VINODJI KACHRAJI THAKORE,ASHOKJI KACHRAJI THAKORE,CHAMPABEN KACHRAJI THAKORE,SAKARBEN KACHRAJI THAKORE,BHAGIBEN KACHRAJI THAKORE,KIRITKUMAR PRAHALLADBHIA PRAJAPATI,RAMESHBHAI TRIKAMBHAI PATEL,CHATRASINH PRATAPSINH VAGHELA,NITUL GAUTAMBAHI R PATEL,KALPESHBHAI ATMARAM PATEL	NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),REFUSED SERVED (N) (10),DELETED,VIRAL K SHAH,MR TATTVAM K PATEL

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3370	AO/311/2014	29/07/2015	HARDIK HARSHADBHAI PATEL,	MR DEVANG J JOSHI	THAKORE CHANDUJI NATHAJI ATAJI-DECD.,THAKORE LAXMANJI CHANDUJI,THAKORE RANJITJI CHANDUJI,THAKORE JIVIBEN CHANDUJI,THAKORE KESARBEN ATAJI,THAKORE ARJANJI ATAJI,THAKORE BHABHUTJI ATAJI,THAKORE RAMAJI ATAJI,RESHAMBEN DAUGHTER OF THAKORE NATHAJI VIHAJI,THAKORE RAIBEN NATHAJI,THAKORE CHANCHIBEN DHANAJI,THAKORE DINESHJI DHANAJI,THAKORE BAJAJI DHANAJI,THAKORE SOMIBEN DHANAJI,THAKORE MELAJI NATHAJI,THAKORE DHULIBEN NATHAJI,THOKORE ROOPABEN NATHAJI,THAKORE JILABEN NATHAJI,THAKORE DEVAJI ALIAS JUHAJI,THAKORE AMRATJI NATHAJI,THAKORE RESHAMBEN KESHAJI,THAKORE JAGIBEN BHAVANJI,PATEL GANDABHAI ATMARAMBHAI,RATHOD KALPANABEN BUDDHISAGAR,THAKORE KANTIJI MAGAJI,PATEL NATWARLAL AMBALAL,PATEL HARDIKBHAI VISHNUBHAI,PATEL VISHNUBHAI NATWARLAL,PATEL KAPILABEN VISHNUBHAI,PATEL ASHOKBHAI MATWARLAL,PATEL NIMISHABEN ASHOKBHAI,PATEL JAYANTIBHAI NATWARLAL,PATEL BHAGWATIBEN JAYANTIBHAI,PATEL AMRATBHAI NATWARLAL,PATEL SITABEN AMRATBHAI,PATEL RAMANBHAI NATWARLAL,PATEL JIGNESHBHAI RAMANBHAI	,NOTICE SERVED BY DS,MR DILIP B RANA,MR SHITAL R PATEL
3371	AO/312/2014	19/08/2014	LABHUBEN LILADHARBHAI,	MR VIMAL M PATEL	DHIRUBHAI KARAMSHIBHAI RAIYANI,	
3372	AO/313/2014	5/5/2015	MEHBOOBKHAN JUMMAKHAN PATHAN,	NOTICE SERVED	ALTAMASKHAN JUMMAKHAN PATHAN,SALIMKHAN JUMMAKHAN PATHAN,MAZHARKHAN JUMMAKHAN PATHAN,FIROZKHAN JUMMAKHAN PATHAN,RAZIABANU D.O. JUMMAKHAN PATHAN	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3373	AO/314/2014	6/8/2015	KALIDAS RAIJIBHAI MALI (VAGHGRI),	MR PARTHIV B SHAH	VAGHRI LAKHIBEN RAIJIBHAI,VAGHRI SOMIBEN RAIJIBHAI,VAGHRI MANGIBEN RAIJIBHAI,VAGHRI SHAKUBEN RAIJIBHAI,VAGHRI KANTIBHAI RAIJIBHAI,VAGHRI MANUBHAI RAIJIBHAI	NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
3374	AO/315/2014	3/8/2015	ULTRA CEMENT LIMITED,	MR ANIP A GANDHI	SHARDA STEEL CORPORATION,LARSEN TOUBRO LIMITED	NOTICE SERVED,DS AFF.NOT FILED (N),MR HARESH H PATEL
3375	AO/316/2014	23/02/2018	CHINUBHAI BABALDAS CHAUHAN,	MR SHITAL R PATEL	PATEL LAXMANBHAI SOMNATH,THAKOR CHHAGANJI SENDHAJI,THAKOR BALDEVJI CHHAGANJI,THAKOR HANSABEN CHHAGANJI,PATEL ASHOKBHAI BECHARDAS,DEPUTY COLLECTOR,SUB-REGISTRAR SHRI	RULE SERVED,(MR VM PANCHOLI),(MR UMESH A TRIVEDI),MR FEROZ H PATHAN
3376	AO/318/2014	7/8/2014	KANUBHAI MAGANBHAI GOHEL,	MR ASHISH M DAGLI	NOORBIBI GULABMIYA BELIM,	

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3377	AO/319/2014	27/07/2018	CHANDUBHAI NARSINHBHAI PATEL,BIPINCHANDRA JAMNADAS SHAH,RAJESHBHAI NATHALAL SHAH	MR NILESH A PANDYA	SHANTABEN DAUGHTER OF NANABHAI DHULABHAI WIFE OF NARENDRABHAI SURYAPRAKASH,BHARATBHAI NANABHAI PADHIYAR,SHANABHAI NANJIBHAI PARMAR,SHAKUNTLABEN WIFE OF RAMESHBHAI SHANABHAI PADHIYAR,RAMESHBHAI BHARATBHAI PADHIYAR,NANDABEN BHARATBHAI PADHIYAR,DHULIBEN SHANABHAI PADHIYAR,PUNJABHAI SHANABHAI PADHIYAR,MANJULABEN SHANABHAI PADHIYAR,SHAILESHBHAI CHANDRAKANT PATEL,GIRISHBHAI MAHENDRABHAI PATHAK,PANKAJBHAI THAKORBHAI PATEL,RAGHUVIR BHAGWANBHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
3378	AO/320/2014	24/03/2015	MOHAMMAD HUSEN HAJI SULEMANBHAI BANDIWALA,IBRAHIMBHAI HAJI SULEMANBHAI BANDIWALA,AIYUBBHAI HAJI SULEMANBHAI BANDIWALA	MR MEHUL S SHAH	MOHAMMAD ASIF ABDULGAFFAR MEMON,YASMINBANU MOHAMMAD ASIF MEMON,MOHAMMAD NAIM MOHAMMADSIDDIK KAPADWALA,MOHAMMAD ISMAIL MOHAMMADSIDDIK KAPADWALA,TAHERBHAI SABBIRBHAI PLUMBER,ABUBAKAR GULAMNABI KHERUWALA	MR NK MAJMUDAR
3379	AO/321/2014	8/8/2014	DHANSUKHBHAI CHUNIBHAI PATEL,	MR NV GANDHI	GHANSHYAMBHAI DHIRUBHAI BARVADIYA,MIRZA ALI NARUDDHIN MITHANI	
3380	AO/323/2014	8/8/2014	DINESHBHAI CHTITUBHAI PATEL,	MR. BHAUMIK DHOLARIYA	CHHITUBHAI KEVALBHAI PATEL,ISHAVARBHAI CHHITUBHAI PATEL,THAKORBHAI CHHITUBHAI PATEL,MOHANBHAI CHHITUBHAI PATEL,MAHESHBHAI CHHITUBHAI PATEL,DILEEPBHAI CHHITUBHAI PATEL,NILESHBHAI LABHUBHAI KAKADIYA,BHARATBHAI BACHUBHAI ZALAVADIYA,RAKESHBHAI ISHVARBHAI PATEL	
3381	AO/324/2014	5/8/2014	CHANDUBHAI MANJIBAHI KASWALA,	MR MANAN A SHAH	UDESANG BHARATSANG,DIPAKSANGBHAI BHARATSANGBHAI JIBHAI,RUPSANGBHAI BHARATSANGBHAI JIBHAI,JASBHA MANSANG BHARATSANGBHAI,HANIF MANSANG BHARATSANGBHAI,JUBEDABEN MANSANG BHARATSANGBHAI,HAMIDA MANSANG BHARATSANG,RUKSANA MANSANG BHARATSANG,HANIFABEN MANSANG BHARATSANG,NASIM MANSANG BHARATSANG,BALUBEN MANSANG BHARATSANG,DARIYABEN ABHESANG BHARATSANG,KESARISANG ABHESANG BHARATSANG,JESING ABHESANG BHAATSANG,AMINABEN ABHESANG BHARATSANG,RANJITSINH ABHESANG BHARATSANG,KHAIUNNISHA BHARATSANG,RANA SADIK IQBAL,RANA MAKBOOL IQBAL,RANA SAJID IQBAL,DHIRUBHAI RAMJIBHAI SAVALIYA	,MR PUSHPADATTA VYAS
3382	AO/327/2014	4/12/2014	BHIMSIBHAI D BELA,RAJENDRASINH V JADEJA,BHAGIRATHSINH K SODHA	MR MITESH L RANGRAS	LILADHAR M SAVLA,KASTURIBEN L SAVLA,MANSUKH L SAVLA,KESHAVJI L SAVLA	,MR MEHUL S SHAH
3383	AO/328/2014	6/8/2014	PRAVIN R BHANUSHALI,	MR SATYAM Y CHHAYA	MOHAN DEVJI BHANUSHALI,PRAKASH V BHANUSHALI,SHANTILAL M BHANUSHALI,MAHENDRA LILADHAR BHANUSHALI	

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3384	AO/329/2014	7/8/2014	CRYSTAL METAL PVT. LTD THROUGH ITS MANAGER SHRI JANESHWAR TIWARI,	MR SAMIR AFZAL KHAN	KAILASHCHAND NARANDAS HEMRAJANI,INDUBHAI NARANDAS HEMRAJANI,JAYABEN NARANDAS HEMRAJANI,DEEPKUMAR NARANDAS HEMRAJANI	
3385	AO/330/2014	8/7/2015	MOHAMMAD BAKIR KALOLVALA,JENUDDIN NAZMUDDIN MANDALVAVALA,JENAB NURUDDIN RANGUNVALA	PARIMALSINH PARMAR	MANILAL RAMABHAI PARMAR,ASHOKKUMAR LAXMILAL GURJER GOR,ARVINDBHAI DAHYABHAI PATEL,JASHUBHAI MANIBHAI PARMAR,SHAH DAKSHESH RAMKUMAR	NOTICE SERVED,MR MEHUL S SHAH,MR PRADIP J PATEL
3386	AO/331/2014	13/08/2014	BHANUBHAI SHAMJIBHAI PONKIYA,	MR DHIRAJ M PATEL	CHANDANBEN WD/O GANDABHAI ALIAS RAMCHANDRABHAI NATHUBHAI PATEL,BALAVANTBHAI GANDABHAI ALIAS RAMCHANDRA PATEL - DECD.,BAKULBEN ATULBHAI PATEL,NILABEN KISHORBHAI PATEL,AMRUTBHAI GANDABHAI ALIAS RAMCHANDRABHAI PATEL,ASHVINBHAI GANDABHAI ALIAS RAMCHANDRABHAI PATEL,SUDHABEN GANDABHAI ALIAS RAMCHANDRABHAI PATEL	
3387	AO/332/2014	1/5/2017	MOHAMMED ASIF MOHAMMED RAFIK MULLAWALA,MOHAMMED SHABBIR MOHAMMED RAFIK MULLAWALA	(MR SK BUKHARI)	GOVINDBHAI RAMJIBHAI RABARI,	MR SP MAJMUDAR,MR P P MAJMUDAR
3388	AO/333/2014	11/8/2015	JAYANTILAL BHOGILAL PANCHAL-DECD.,SHANTABEN WD/O JAYANTILAL BHOGILAL PANCHAL,NAVINCHANDRA JAYNTILAL,RAJENDRABHAI JAYANTILAL	MR. R.D.KINARIWALA,SAMEEA URAIZEE	AHMEDABAD MUNICIPAL CORPORATION,SHRIMATI MADHUBEN MANUBHAI PATEL	HCLS COMMITTEE,MR P B KHAMBHOLJA,MR ANUJ K TRIVEDI
3389	AO/334/2014	14/08/2014	BHARATBHAI HASMUKHBHAI OZA,	MS TRUSHA K PATEL	GANDABHAI KHODABHAI DESAI,SHAKRABHAI KHODABHAI DESAI	
3390	AO/335/2014	14/08/2014	BHARATBHAI HASMUKHBHAI OZA,	MS TRUSHA K PATEL	NAGJIBHAI RABHABHAI RABARI,	
3391	AO/336/2014	11/9/2015	DHANUBEN D/O FAKIRBHAI SHUKKARBHAI,	MR NIRAV C THAKKAR	GIRISHBHAI UPENDRABHAI MAZMUDAR,ASHWINBHAI UPENDRABHAI MAZMUDAR,SANDHYABEN UPENDRABHAI MAZMUDAR,BHAVNABEN UMESHBHAI MAZMUDAR,NIRVIBEN UMESHBHAI MAZMUDAR,BINABEN UMESHBHAI MAZMUDAR,PRAFULABEN PUSHKARBHAI MAZMUDAR,GAURAVKUMAR PUSHKARBHAI MAZMUDAR,NILIMABEN PUSHKARBHAI MAZMUDAR,PARULBEN SAMIRBHAI MAZMUDAR,MIHIRBHAI SAMIRBHAI MAZMUDAR,JOLLY MANISHBHAI MAZMUDAR,SANKET MANISHBHAI MAZMUDAR,SACHI MANISHBHAI MAZMUDAR,YOGINIBEN HARENDRABHAI MAZMUDAR,YAGNESH HARENDRABHAI MAZMUDAR,GAJENDRA RAMANLAL MAZMUDAR,BHANUBEN RAMESHBHAI PATEL	RULE NOT RECD BACK,HL PATEL ADVOCATES
3392	AO/338/2014	3/8/2015	RANJANBA CHAMPAKSINH ZALA,RAKSHABA BHUPENDRASINH ZALA	MR Y J PATEL	AMARSANG KALUBHA JADEJA,SANBA AMARSANG JADEJA,KANAKSINH AMARSANG JADEJA,NARENDRASINH AMARSANG JADEJA,SHAKITSINH AMARSANG JADEJA,JANAKBA MADARSINH JADEJA,NARBHERAM BHURABHAI VIRSODIA	MR ASHISH M DAGLI,MR PRATIK Y JASANI,MR. KALRAV R PATEL
3393	AO/339/2014	1/7/2015	HARUSKH GOKALBHAI VAGHASIA,	MR HRIDAY BUCH	NARANBHAI MOHANBHAI MAKWANA,KHODABHAI ATMARAM MAKWANA,DAHYABHAI ATMARAM MAKWANA,KANTIBHAI ATMARAM MAKWANA,MADHUBEN ATMARAM MAKWANA,NEBHABHAI VASABHAI KADEGIYA	MR AMAR D MITHANI,MR TATTVAM K PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3394	AO/340/2014	5/4/2016	CHIRAGBHAI ANANTRAI RAVAIYA,	MR PRASHANT A DAVE,MR. ARVIND F DAVE	KHUSHALBHAI NARANBHAI PARMAR,RAMIBEN NARANBHAI PARMAR,LAXMIBEN NARANBHAI PARMAR,HANSABEN NARANBHAI PARMAR,BABUBHAI NARANBHAI PARMAR,ISHVARBHAI NARANBHAI PARMAR,SUBHASHBHAI NARANYANBHAI PARMAR,HEMLATABEN NARANBHAI PARMAR,CHANDABEN NARANBHAI PARMAR	NOTICE SERVED,MR KK TRIVEDI
3395	AO/342/2014	22/04/2016	SURAJPRASAD JAGATPAL PRAJAPATI,	MR.AMIT R JOSHI,MR. MH SHEKHAWAT	RAMANBHAI SHANKARBHAI PATEL,MAHENDRA MAFATLAL MISTRY	NOTICE SERVED,MR AMAR D MITHANI,MR MANISH M KAUSHIK
3396	AO/343/2014	1/7/2015	VINUBHAI JASBHAI PATEL,SANJAYBHAI VINUBHAI PATEL,ASHOKBHAI RAMANBHAI PATEL,RANJITBHAI KANUBHAI PATEL,SMITABEN RANJITBHAI PATEL,HEMANTBHAI BHASKARBHAI PATEL	MR HM PARIKH,MR.HEMANG H PARIKH	SARLABEN MADHUSUDANBHAI PATEL,RAMABEN RAJNIKANT PATEL,BIPINBHAI RAMANBHAI PATEL,MUKESHBHAI RAMANBHAI PATEL,KANTIBHAI SOMABHAI PATEL - EXPIRED,DHIRAJBEN INDRAVADAN,SHREYASKUMAR INDRAVADAN,NEELKUMAR INDRAVADAN,YASHVANTBHAI NATHUBHAI - EXPIRED,INDUBHAI NATHUBHAI PATEL - EXPIRED,BHAILALBHAI NATHUBHAI PATEL - EXPIRED,CHHATRASINH BHIMSINH,MAGANBHAI RAMANBHAI,BALWANTBHAI FATESINH,KHUMANSINH PRABHATSINH,THAKOR BABUBHAI RAMANBHAI	,MR SAMEER S DAVE,MS ANUJA S NANAVATI,MR. AJAY B VAKIL
3397	AO/344/2014	22/08/2014	PARAS CHANDRAKANT VIRAMGAMI,DINESHBHAI R SHAH,KAMALBHAI SURTI	MR SUREN M SHAH	PARESHBHAI R JANI-EX-PRESIDENT,BALSHANKER S RAWAL-EX-VICE PRESIDENT,VINODKUMAR D GAJJAR-EX SECRETARY,SURESHKUMAR T AGRAWAL-EX-JOINT SECRETARY,PRABODHCHANDRA H TRIVEDI-EX-TRESURER,KAUSHIKBHAI SHANKARLAL ACHARYA-EX-COMMITTEE MEMBER,SAMIRBHAI MANUBHAI PALKHIWALA-EX-COMMITTEE MEMBER,JAGATBHAI KAUSHIKBHAI CHOKSHI-EX-COMMITTEE MEMBER,MAYANUBHAI JAYVADANBHAI-EX-COMMITTEE MEMBER,MUKUNDBHAI VINODBHAI CHOKSHI-EX-COMMITTEE MEMBER,GAURANGBHAI KIRITBHAI PATEL-EX-COMMITTEE MEMBER,BALDEVBHAI KANAIYALAL DAMANI-EX-COMMITTEE MEMBER,PIYUSHBHAI CHATURBHAI JADUGAR-EX-COMMITTEE MEMBER,VINODBHAI-RAJU-KESHAVLAL BHATT-EX-COMMITTEE MEMBER,JAGATBHAI RATILAL DAVE-EX-COMMITTEE MEMBER,BELABEN RAMESHCHANDRA PANDYA-EX-LADIES REPRESENTATIVE	DS AFF.NOT FILED (N),MR MANISH J PATEL,MR MANAV A MEHTA
3398	AO/345/2014	14/09/2015	RAJESHKUMAR DAHYALAL VAID,	MR. D. P. KINARIWALA,SAMEE A URAIZEE	NAVALSINH PRATAPSINH CHAUHAN,KIRTIKUMAR KATARMAL JAIN	(MR NIKHIL S KARIEL),MS ANUJA S NANAVATI
3399	AO/346/2014	14/07/2015	BHARATBHAI SANKALCHAND PATEL,ARUNABEN SANKALCHAND PATEL,HANSABEN SANKALCHAND PATEL	MR SHASHIKANT S GADE	VISHNUBHAI SOMABHAI PATEL,JASHODABEN VISHNUBHAI PATEL,GIRISHBHAI VISHNUBHAI PATEL,PANKAJBHAI VISHNUBHAI PATEL,DIPIKABEN VISHNUBHAI PATEL,MADHUBEN SOMABHAI PATEL,ALKABEN WIFE OF DILIPBHAI KHODIDAS PATEL,JAGRUTIBEN ASHABHAI,LINABEN ASHABHAI,KANAIYALAL ASHABHAI,SOMABHAI KESABHAI HIMSELF AND GUARDIAN OF MINOR	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR KV SHELAT
3400	AO/347/2014	7/7/2015	HETAL ENTERPRISE,	MR PRAVIN P PANCHAL	RAMANBHAI KANJIBHAI VAGHELA,	MR BHUNESH C RUPERA

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3401	AO/348/2014	8/8/2016	ASHISH SUDHIRBHAI KHURANA,VIKRAM SUDHIRBHAI KHURANA	MR NIKUNT K RAVAL	MOHBATJI MOTIJI VAGHELA,RANJITSINH PRABHATJI VAGHELA,PANKAJBHAI BABUBHAI PATEL,ASHIVINBHAI NARANDAS PATEL	NOTICE SERVED BY DS,MR JV VAGHELA,MR. JAIMIN R DAVE
3402	AO/350/2014	31/08/2018	SUDHABEN PRANAVKUMAR PATEL,	MR NM KAPADIA	KASHIBEN WIDOW OF BHALAJI SOMAJI,MAHOTJI BHALAJI THAKOR,RAMESHJI BHALAJI THAKOR	BHARGAV KARIA & ASSO
3403	AO/351/2014	3/5/2016	KESHAVBHAI MAKANBHAI,NAVINBHAI KESHAVBHAI,RAMESHBHAI KESHAVBHAI,ISHWARBHAI JERAMBHAI,NARENDRABAHI JERAMBHAI,MAHESHBHAI KESHAVBHAI,NANDUBEN WIDOW OF SAMUBHAI BHANABHAI,AMRUTBHAI SAMUBHAI,ASHOKBHAI SAMUBHAI,HARISHBHAI SAMUBHAI,KAMUBEN SAMUBHAI PATEL-DECD.,SUREKHABEN SHANTUBHAI,NARESHBHAI SHANTUBHAI,JAYABEN SHANTUBHAI,CHETANBHAI SHANTUBHAI,URMILABEN SAMUBHAI,CHETANBHAI AMRUTBHAI PATEL,BHARTIBEN NAVINBHAI PATEL,NAVINBHAI NEMABHAI PATEL	MR ASPI M KAPADIA	VIRENDRABHAI DEVJIBHAI PATEL,	MR YV VAGHELA
3404	AO/352/2014	1/7/2015	LEGAL HEIR OF DECD. JENAJI LILAJI DHULIBEN D/O JENAJI LILAJI W/O RAMTUJI THAKOR,LEGAL HEIRS OF DECD. HIRABEN D/O JENAJI LILAJI AND W/O KALAJI THAKOR,KANTIBHAI KALAJI THAKOR,LILABEN JAYANTIBHAI THAKOR,JITENDRA RAMANLAL SHAH	MR PRATIK Y JASANI,A R KADRI	SHANAJI JENAJI-DECD.,JAVANJI SHANAJI,RANCHHODJI SHANAJI,KANTIJI SHANAJI,LEGAL HEIR OF DECD. MAFATJI DHIRAJJI GAFURJI MAFATJI,ASHOKBHAI JAYANTILAL PATEL,NALINBHAI JAYANTILAL SHAH	,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MS TRUSHA K PATEL
3405	AO/354/2014	2/5/2016	VIRENDRABHAI DEVJIBHAI PATEL(KASODARIYA) S/O DEVJIBHAI PATEL (KASODIYA),	MR JIGAR P RAVAL	BAI NANDI WIDOW OR MAKANBHAI BHANABHAI-DECD.,KESHAVBHAI MAKANBHAI,NAVINBHAI KESHAVBHAI,RAMESHBHAI KESHAVBHAI,JERAMBHAI MAKANBHAI [SINCE DECEASED THRO HEIRS],MANJULABEN RATILAL PATEL,PARVATIBEN KISHORBHAI PATEL,DEVIBEN JURAMBHAI PATEL,ISHWARBHAI JERAMBHAI,NARENDRABHAI JERAMBHAI,MAHESHBHAI KESHAVBHAI,DEVIBEN WD/O JASMATBHAI BHANABHAI -DECD.,NANDUBEN WD/O SAMUBHAI BHANABHAI,AMRUTBHAI SAMUBHAI,ASHOKBHAI SAMUBHAI,HARISHBHAI SAMUBHAI,KAMUBEN SAMUBHAI-DECD.,SUREKHABEN SHANTILAL PATEL WIFE OF HARISHBHAI VITHALBHAI,NARESHBHAI SHANTILAL PATEL,JAYABEN SHANTILAL PATEL WIFE OF KAMLESHBHAI BHANUBHAI,CHETANBHAI SHANTILAL PATEL,URMILABEN SAMUBHAI,PRATHAMESH FARMS PVT LTD,VIKRAM FARMS PVT LTD,REMYURI FARMS PVT LTD,DASHRATH FARMS PVT LTD,MAUNANG FARMS PVT LTD,KINESH FARMS PVT LTD,BHOJISHAN INFRASTRUCTURE PVT LTD,PRATHMESH INVESTMENT PVT LTD,REMYURI INVESTMENT PVT LTD,NASHALVISH INVESTMENT PVT LTD,DASHRATH INVESTMENT PVT LTD,SUDAMA INVESTMENT PVT LTD,SHANTI FARMS PVT LTD,SEJAL FARMS PVT LTD,SHALIMAR FARMS PVT LTD	,MR ASPI M KAPADIA
3406	AO/355/2014	22/08/2014	NIRANJAN J BHATT,NARANBHAI R PATEL,KAPILBHAI M BHATT,VINODBHAI H DIXIT,HARESHBHAI S SHAH,JAYSHANKAR B PRAJAPATI,BIPINCHANDRA R TRIVEDI,KOKILABEN VYAS,JAYVADAN R SHAH,NIMESH V DIXIT,RAMESHBHAI A PATEL,VINOD K SONI,AMARBHAI TRIVEDI,N J GOHIL	MR ASPI M KAPADIA	ASHWIN HIMATLAL SHAH,NITINBHAI M DAPAT	MR MANAV A MEHTA

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3407	AO/356/2014	10/12/2020	RAMESHBHAI MAGANBHAI KUNDARIYA,	MR YATIN SONI	VALLABHBHAI JIVRAJBHAI MARVANIYA,RAMJIBHAI LALJIBHAI MARVANIYA,PRAGJIBHAI GANESHBHAI DALSANIYA,NILESHBAHI BHANJIBHAI SANARIYA,BHARATBHAI @ PISTAN RAMJIBHAI MARVANIYA,ARVINDBHAI @ SUNILBHAI RAMJIBHAI MARVANIYA	MS ROOPAL R PATEL
3408	AO/357/2014	7/11/2014	KASHURBHAI DOSABHAI AMBALIYA,	MR NIRAV C THAKKAR	KARSAN HIRABHAI HARIJAN,	
3409	AO/358/2014	23/09/2014	RAJASTHAN SHRIMANI BRAHMAN SAMAJ TRUST,	MR AR GUPTA	AYODHYAPURI CO-OPERATIVE HOUSING SOCIETY LTD,	
3410	AO/360/2014	15/10/2014	SHAILESHBHAI NARANBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	NIMESHBHAI PRAHALADBHAI PATEL (BHAGAT),HITESHKUMAR SHASHIKANT DESAI	NOTICE SERVED BY DS,MR JOY MATHEW
3411	AO/362/2014	23/09/2014	MUKESHBHAI SAKALCHAND PATEL,MANJULABEN NARAYANDAS PATEL	(MR NS SHETH)	KANTILAL SHIVRAMDAS PATEL,	(MR PRABHAV A MEHTA)
3412	AO/363/2014	8/9/2016	SHAH KAMLESHKUMAR @ KAMAL KANTILAL,	MR KV SHELAT	JUHAJI VELAJI-DECD.,THAKOR BHIKHIBEN WIDOW OF JUHAJI VELAJIBHAI,THAKOR MAHESHBHAI JUHAJI,THAKOR NARESHBHAI JUHAJI,THAKOR RENJITBHAI JUHAJI,THAKOR DASHARATHAJI VELAJI,SHAH KRUNAL VIJAYKUMAR,SHAH VIJAYKUMAR CHANDULAL,PATEL PURSOTTAMBHAI BHULABHAI,PATEL NITINBHAI PURSOTTAMBHAI,PATEL KALPESH PURSOTTAMBHAI,PATEL NATVARBHAI HARIBHAI,PATEL GAURANGBHAI LALBHAI,PATEL RAMANBHAI ISHWARBHAI,PRAJAPATI RUPABEN CHHAGANBHAI	,NOTICE SERVED BY DS,(MR A J PATEL),MR BHARAT T RAO,ANIL H PATEL
3413	AO/364/2014	13/10/2015	REVATI JAYPALAN AIYER,		KALUBHA RAHUBHA WAGHELA,DASHRATHSINH NATWARSINH SISODIYA	MR MAULIN G PANDYA
3414	AO/365/2014	2/9/2014	LEGAL HEIRS OF DECEASED CHHAGUJI JODHAJI THAKORE,THAKOR MOHANJI JODHAJI,THAKORE SAMUBEN WIDOW OF DECEASED CHHAGUJI JODHAJI,THAKORE RANJITSINH CHHAGUJI,THAKORE BHARATJI CHHAGUJI,THAKORE RUPSANGJI CHHAGUJI	MR ANVESH V VYAS	THE MANAGER THE MEHSANA DIST. CENTRAL CO. OP. BANK LTD,SPL. RECOVERY OFFICER CO.OP. SOCIETIES,COLLECTOR PATAN,MAMLATDAR SHREE PATAN	
3415	AO/367/2014	23/01/2015	BHIKHABHAI KACHARADAS PATEL-DECD. THROUGH LEGAL HEIRS,JITENDRABHAI BHIKHABHAI PATEL,SANJAY BHIKHABHAI PATEL	MR MEHUL SHARAD SHAH	ATULBHAI SURESHCHANDRA PANCHAL,VIKRAMBHAI RAMESHBHAI PANCHAL,PIYUSH KANTILALPANCHAL HEIRS AND LEGAL OF DECD. KANTILAL SANKALCHAND PANCHAL	RULE SERVED
3416	AO/368/2014	10/2/2015	MANOHARSINHJI RAMUBHA ZALA,	MS PS PALMER,MS SNEHA A JOSHI	RANJITSINH JORUBHA VAGHELA,RAJENDRASINH AJITSINH JADEJA,YASHRAJSINH MANOHARSINHJI ZALA	
3417	AO/369/2014	10/2/2015	MANOHARSINHJI RAMUBHA ZALA,	MS PS PALMER,MS SNEHA A JOSHI	RANJITSINH JORUBHA VAGHELA,RAJENDRASINH AJITSINH JADEJA	

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3418	AO/370/2014	3/5/2016	VIRENDRABHAI DEVJIBHAI PATEL(KASODARIYA) S/O DEVJIBHAI PATEL (KASODIYA),	MR YV VAGHELA	BAI NANDI WIDOW OR MAKANBHAI BHANABHAI-DECD.,KESHAVBHAI MAKANBHAI,NAVINBHAI KESHAVBHAI,RAMESHBHAI KESHAVBHAI,JERAMBHAI MAKANBHAI [SINCE DECEASED THRO HEIRS],MANJULABEN RATILAL PATEL,PARVATIBEN KISHORBHAI PATEL,DEVIBEN JURAMBHAI PATEL,ISHWARBHAI JERAMBHAI,NARENDRABHAI JERAMBHAI,MAHESHBHAI KESHAVBHAI,DEVIBEN WD/O JASMATBHAI BHANABHAI -DECD.,NANDUBEN WD/O SAMUBHAI BHANABHAI,AMRUTBHAI SAMUBHAI,ASHOKBHAI SAMUBHAI,HARISHBHAI SAMUBHAI,KAMUBEN SAMUBHAI-DECD.,SUREKHABEN SHANTILAL PATEL WIFE OF HARISHBHAI VITHALBHAI,NARESHBHAI SHANTILAL PATEL,JAYABEN SHANTILAL PATEL WIFE OF KAMLESHBHAI BHANUBHAI,CHETANBHAI SHANTILAL PATEL,URMILABEN SAMUBHAI,CHETANBHAI AMRUTBHAI PATEL,BHARTIBEN NAVINBHAI D/O AMRUTBHAI BHANABHAI,NAVINBHAI NEMABHAI PATEL	,MR ASPI M KAPADIA
3419	AO/371/2014	26/09/2014	PATEL KETANKUMAR RANCHCHODBHAI,	MR KEYUR A VYAS	LAXMIRAJSINH MANSINHJI RATHOD,	MR JAYRAJ CHAUHAN
3420	AO/372/2014	26/09/2014	PATEL KETANKUMAR RANCHCHODBHAI,PATEL RANCHCHODBHAI AMBALAL	MR KEYUR A VYAS	LAXMIRAJSINH MANSINHJI RATHOD,	MR JAYRAJ CHAUHAN
3421	AO/373/2014	28/04/2015	VIRENDRA RATILAL KOTHARI,	MR KV SHELAT	TRUSTES OF THE ATHIYA SAMASTA PANCH COMMITEE,VISHNUBHAI-KAKASAHEB,BHAILALBHAI MATHURBHAI PATEL,SURESHBHAI SHANKARLAL THAKKER	(MR BP MUNSHI)
3422	AO/374/2014	28/04/2015	VIRENDRA RATILAL KOTHARI,	MR KV SHELAT	TRUSTES OF THE ATHIYA SAMASTA PANCH COMMITEE,VISHNUBHAI-KAKASAHEB,BHAILALBHAI MATHURBHAI PATEL,SURESHBHAI SHANKARLAL THAKKER	(MR BP MUNSHI)
3423	AO/375/2014	28/04/2015	VIRENDRA RATILAL KOTHARI,	MR KV SHELAT	TRUSTES OF THE ATHIYA SAMASTA PANCH COMMITEE,VISHNUBHAI-KAKASAHEB,BHAILALBHAI MATHURBHAI PATEL,SURESHBHAI SHANKARLAL THAKKER	(MR BP MUNSHI)
3424	AO/376/2014	28/04/2015	VIRENDRA RATILAL KOTHARI,	MR KV SHELAT	TRUSTES OF THE ATHIYA SAMASTA PANCH COMMITEE,VISHNUBHAI-KAKASAHEB,BHAILALBHAI MATHURBHAI PATEL,SURESHBHAI SHANKARLAL THAKKER	(MR BP MUNSHI)
3425	AO/377/2014	28/04/2015	VIRENDRA RATILAL KOTHARI,	MR KV SHELAT	TRUSTES OF THE ATHIYA SAMASTA PANCH COMMITEE,VISHNUBHAI-KAKASAHEB,BHAILALBHAI MATHURBHAI PATEL,SURESHBHAI SHANKARLAL THAKKER	(MR BP MUNSHI)
3426	AO/378/2014	8/9/2014	MADHYA GUJARAT VIJ COMPANY LTD,	MR PREMAL R JOSHI	M/S VRAJESHWARI STEEL PVT LTD,	
3427	AO/379/2014	9/9/2014	ROZMIN RAHIM ISMAIL THROUGH POA MAHAMMAD RAFIK HAJI KHOJA,	MR CH VORA	KHOJA SHIA ISHNAASHRI JAMAT,BHADRESH MOHANLAL SHAH	
3428	AO/381/2014	23/09/2014	THE TATA POWER CO.LTD THROUGH ARUN BOPAT,,	MR TATTVAM K PATEL	WIND WORLD INDIA LTD,GOVINDBHAI MEGHABHAI VAVARIA	MR MEHUL S SHAH,VIRAL K SHAH
3429	AO/382/2014	3/12/2014	ADANI POWER LIMITED,	HARSH V GAJJAR	HIRJI MULJI BHANUSHALI,HARIDAS DHARAMSHI CHANDRA	MR HARDIK C RAWAL,MR MEHUL SHARAD SHAH

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3430	AO/391/2014	30/09/2014	RAJVI PROPERTIES (PVT) LTD. A COMPANY THROUGH ITS DIRECTOR,	JANAK S RAJPUROHIT	KUNJ INFRA DEVELOPMENT (PVT) LTD A COMPANY REGTD. UNDER CO. ACT,KIRANBHAI RAVJIBHAI PATEL,KEYUR JITENDRA PATEL,SEVANTILAL FAKIRCHAND AND CO. A PRIVATE LTD CO, THROUGH ITS DIRECTOR,ARHAM DEVELOPERS A PROP. FIRM THROUGH ITS PROP. ARIHANT FLATS PVT. LTD,AVENUE SUPERMARTS LTD	NOTICE SERVED BY DS,MR DAXESH T DAVE,MR RAJESHWAR J DAVE
3431	AO/393/2014	11/11/2014	PARULBEN BHARATBHAI SHAH,,	(MR BR GUPTA),MR VIVEK B GUPTA	YOGINIBEN UMESHCHANDRA SHAH,	MR KB PANERI
3432	AO/394/2014	19/11/2014	SAJIDBHAI RAHEMANBHAI KHOKHAR,	MR M T SAIYAD	DHARMESHBHAI NAGINBHAI MAHETA,	
3433	AO/396/2014	9/8/2016	HOTEL SURYA PALACE,	THAKKAR AND PAHWA ADVOCATES	JINDAL HOTEL LIMITED,	DR RAJESH H ACHARYA
3434	AO/397/2014	25/06/2015	HOTEL SURYA PALACE,	THAKKAR AND PAHWA ADVOCATES	JINDAL HOTEL LIMITED,	DR RAJESH H ACHARYA
3435	AO/398/2014	15/10/2014	M/S SHANTI INFRA DEVELOPERS THROUGH PARTNER,BHUPENDRA KANTIBHAI PATEL,BHAVESH AMRUTBHAI PATEL	VIRAL K SHAH	VEDSHALA ASTRONOMICAL OBSERVATORY THROUGH TRUSTEES,SHREYANS SHANTILAL SHAH,SUKHDEVPRASAD G VYAS,SIDHARTH MANISHANKAR SHARMA,TEJUBEN WD/O LAXMANBHAI PANCHABHAI MAKWANA,RAJENDRA LAXMANBHAI MAKWANA,YOGESH LAXMANBHAI MAKWANA,SUBODHBHAI LAXMANBHAI MAKWANA,DHARMENDRA FULSHANKAR DAVE	,NOTICE SERVED BY DS,MR JR SHAH,MS ANUJA S NANAVATI
3436	AO/399/2014	11/11/2014	M/S NARAYAN CONSTRUCTION THROUGH ITS PROPRIETOR,	MR SUREN M SHAH	M/S ABSOLUTE ENGINEERING A PARTNERSHIP FIRM,AAKASHBHAI ASHWINBHAI SHAH,CHINTANBHAI JAGDISHBHAI PATEL,BINALBEN CHINTANBHAI PATEL,RASHMIKANTBHAI SHAH MANAGER OF TATA NEW HEAVEN	MR MAULIK N SHAH,MR MANISH S SHAH
3437	AO/400/2014	7/7/2015	JIVANBHAI KHIMABHAI KUMBHARWADIYA,	MR S M SOJATWALA	NARANBHAI RAMSUR AHIR-DECD.,RAIBEN NARANBHAI-WIFE,LAXMIBEN PRATAPBHAI MIYATRA-DAUGHTER,HIRABHAI NARANBHAI -SON,RANIBEN RAMBHAI SONARA-DAUGHTER,DEVUBEN PANCHABHAI SONARA-DAUGHTER,POORIBEN KATHADBHAI SOLANKI-DAUGHTER,SHANTIBEN PRATAPBHAI SOLANKI-DAUGHTER,PANCHABHAI NARANBHAI -SON,GOVINDBHAI NARANBHAI-SON,RAMUBEN KESHUBHAI SONARA-DAUGHTER,BHANUBEN CHANDUBHAI SONARA-DAUGHTER,GOPALBHAI JAYPALBHAI SOLANKI-DAUGHTER	,MR NISHANT LALAKIYA
3438	AO/401/2014	24/06/2015	SIDA TARMAHAMMED KASAMBHAI,	MR M T SAIYAD	SAVITABEN MANUBHAI UPADHYAY-DECD. THROUGH LEGAL HEIRS,JASHWANTBHAI MANUBHAI UPADHYAYA,GAUTAM PRABHASHANKAR VYAS	,NOTICE SERVED,MR MRUGEN K PUROHIT
3439	AO/402/2014	17/10/2014	JAYSHRIBEN AMRISHBHAI JAGARIYA,JEJASHBHAI AMRISHBHAI JAGARIYA	(MR NIKHIL S KARIEL)	JANKIBEN KANTILAL SINGAPURI,	MS. KITTY S MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3440	AO/403/2014	27/11/2015	CHATURBHAI JUHANJI MAKVANA @ THAKORE,	BHARGAV KARIA & ASSO	AMARSINH JUHAJI THAKOR,MAHENDRASINH AMARSINH THAKOR,MILANBHAI AMARSINH THAKORE,KOKILABEN AMARSINH THAKOR,JYOTSNABEN AMARSINH THAKORE,JAGDISHBHAI JUHAJI MAKVANA,MADHUBEN JAGDISHBHAI MAKWANA,NITESHBHAI JAGDISHBHAI MAKWANA,BHURABHAI ALIAS PARESH JAGDISHBAHI MAKWANA,JAYSHRI JAGDISHBHAI MAKWANA,TINIBEN ALIAS MANISHABEN JAGDISHBHAI MAKWANA,LAXMIBEN JUHAJI THAKORE,RESHAMBEN JUHAJI THAKOR,DHANLAXMIBEN CHATURJI THAKOR,JITENDRA CHATURBHAI THAKOR,AJIT CHATURBHAI THAKORE,HARSHAVARDHAN CHATURBHAI THAKORE,PINKIBEN CHATURBHAI THAKORE	NOTICE SERVED BY DS,MR VIKRAM J THAKOR
3441	AO/404/2014	7/7/2015	JAITUNBIBI ANAARBAG MIRZA,	PARIMALSINH PARMAR	GHEVARIYA VALLABHBHAI VIRABHAI,GHAMELIA VASARAMBAHI MONABHAI,NARESHBHAI RAMANBHAI RATHOD,FIRDOSHBHAI SHULEMAN GORA	MR PM DAVE,HL PATEL ADVOCATES
3442	AO/405/2014	22/09/2014	HAREKRISHNA INFRASTRUCTURE PRIVATE LIMITED,	MR. TIRTHRAJ PANDYA	GIRIRAJSINH RAJENDRASINH VAGHELA,	
3443	AO/406/2014	5/8/2015	ROHITSINH JAVANSINH CHAUHAN,RAMABHAI JAYMALBHAI RABARI	MR DIPAK R DAVE	SHAH JAYANTILAL PUNAMCHAND,SHAH MEHULKUMAR JAYANTILAL	MR YM THAKKAR
3444	AO/407/2014	5/8/2015	BHAVUBHAI LAGHUBHAI JADEJA,DHARMENDRASINH BHAVUBHAI JADEJA,NARENDRASINH BHAVUBHA JADEJA	MR PRATIK Y JASANI	RASILABEN CHATURBHAI SORATHIYA,	MR PRAVIN GONDALIYA
3445	AO/408/2014	31/03/2015	AMAL DATTKUMAR DHRUV,	MR KV SHELAT	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,THE DEPUTY ESTATE OFFICER (WEST ZONE)	NOTICE SERVED BY DS,MR DEEP D VYAS
3446	AO/409/2014	24/09/2014	SUMANBEN SURESHBHAI CHRISTIAN WD/O SURESH THEOPHIL CHRISTIAN,CECIL SURESHBHAI CHRISTIAN	MR.HEMANG H PARIKH,MR RASESH H PARIKH	BAHERAMPUR CHRISTIAN CO.OP.HOUSING SOCIETY LTD,SAMUEL DAVID CHRISTIAN -DECD. THROUGH LEGAL HEIRS,EMENUEL SAMUEL CHRISTIAN -THROUGH LEGAL HEIRS,SUMANBEN LOWRANCE DAUGHTER OF SAMUEL DAVID CHRISTIAN,JUSTIN SAMUEL CHRISTIAN,WILLIAM SAMUEL CHRISTIAN,FRANKLIN SAMUEL CHRISTIAN,CAROLIN GIDIAON CHRISTIAN DAUGHTER OF SAMUEL DAVID CHRISTIAN,SUMATIBEN EMANUEL CHRISTIAN WIFE OF EMANUEL CHRISTIAN,SUNIL EMANUEL CHRISTIAN SON ON EMANUEL CHRISTIAN,MITUL EMANUEL CHRISTIAN SON OF EMANUEL CHRISTIAN,SUDHIR EMANUEL CHRISTIAN SON OF EMANUEL CHRISTIAN,SWETY SUNIL BHATIA DAUGHTER OF SURESHBHAI CHRISTIAN,ANJALI SURESHBHAI CHRISTIAN,SHAILA CALVIN CHRISTIAN DAUGHTER OF SURESHBHAI CHRISTIAN,JAMES SAMUEL WAX,ANITA SAMUEL WAZ	,DELETED
3447	AO/411/2014	7/7/2015	LABHUBEN HIMATBHAI ISAMALIYA,MAYURIBEN HIMATBHAI ISAMALIYA,BHAGIRATHBHAI HIMATBHAI ISAMALIYA,KETANBHAI HIMATBHAI ISAMALIYA	MR NIRAV C SANGHAVI	HIMATBHAI AMARSHIBHAI ISAMALIYA,KISHORBHAI HIMATBHAI ISAMLIYA,ATULKUMAR RASAMJIBHAI DADHANIYA	MR ASHISH M DAGLI,MR MANAN MAHETA,MS. KITTY S MEHTA
3448	AO/412/2014	23/09/2014	GITANJALI JEWELLERY RETAIL LIMITED,GITANJALI GAMS LIMITED	MR SALIL M THAKORE	DIVYAVIRSINHJI ALIAS DIGVIJAYSINHJI H JADEJA,DIVYANIRMAN JEWELS,DIVYA GEMS AND JEWELLERY,SANTOSH SRIVASTAVA	
3449	AO/415/2014	4/1/2016	RAMJIBHAI KANABHAI VAYLU,LAKHUBEN RAMJIBHAI VAYLU	MR DIPAL R RAVAIYA	JANAKKUMAR PRANJIVAN SOMAIYA,IRFAN HUSSEIN MIRZA,GOVINDBHAI SARMANBHAI SOLANKI,GIGANBHAI RAJABHAI BARAD	
3450	AO/416/2014	18/06/2015	DEVJIBHAI SONIYABHAI GAMIT,	MR HARSHADRAY A DAVE	VISHAL NARANBHAI SONANI,	(MR AJ SHASTRI)

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3451	AO/417/2014	10/1/2020	HIRABEN W/O JASBHAI GOVINDBHAI AND D/O SHANABHAI MAHIJIBHAI,MINOR HASMUKHBHAI KALIDAS SOLANKI	MR JIGAR P RAVAL	BHIKHABHAI SHANABHAI-DECD. THROUGH LEGAL HEIRS,BARIA SHARDABEN WD/O BHIKHABHAI SHANA MAHIJIBHAI,BARIA ANILBHAI BHIKHABHAI,BARIA DHARMESHBHAI BHIKHABHAI,HETALBEN CHANDRAJITBHAI SHAH	,RULE SERVED
3452	AO/418/2014	8/7/2015	VAGHELA MADHUSING JESANGJI,VAGHELA KALUSING JESANGJI,VAGHELA LAXMANSING BHIKHJI,VAGHELA TEJBAI JESANGJI	MR BK OZA	SHAH VICKY HIRALAL,	MR YM THAKKAR
3453	AO/419/2014	8/10/2014	M/S KIRI INDUSTRIES LTD,MANISHKUMAR PRAVINBHAI KIRI,ARUNABEN PRAVIN KIRI	MR RITURAJ M MEENA	IFCI LTD,	MR INDRAVADAN PARMAR
3454	AO/421/2014	11/11/2014	LALITKUMAR BABULAL RAVAL,	MR YH MOTIRAMANI	M/S RED FOX PRETECTION SERVICES PVT LTD,	MR YJ TRIVEDI
3455	AO/422/2014	19/04/2016	MUKESHBHAI GOBARBHAI LUNAGARIYA,	VIRAL K SHAH	MANOJBHAI GELABHAI CHAVDA,RAMABEN MUKESHBHAI LUNAGARIYA,LALJBHAI MUKESHBHAI LUNAGARIYA,RAKESHBHAI MUKESHBHAI LUNAGARIYA	RULE SERVED,MR HD KACHCHHI,MR SANDIP M PATEL
3456	AO/423/2014	19/04/2016	MUKESHBHAI GOBARBHAI LUNAGARIYA,	VIRAL K SHAH	MANOJBHAI GELABHAI CHAVDA,RAMABEN MUKESHBHAI LUNAGARIYA,LALJBHAI MUKESHBHAI LUNAGARIYA,RAKESHBHAI MUKESHBHAI LUNAGARIYA	RULE SERVED,MR HD KACHCHHI,MR SANDIP M PATEL
3457	AO/424/2014	2/11/2015	GOVINDBHAI SARMANBAHI SOLANKI,	MS. BHAVINI H JANI,J K GOSWAMI	JANAKKUMAR PRANJIVAN SOMAIYA,RAMJIBHAI KANABHAI VAYALU,LAKHUBEN RAMJIBHAI VAYALU,IRFAN HUSSAIN MIRZA,GIGANBHAI RAJABHAI BARAD	NOTICE SERVED,MR AMAR D MITHANI,MR DIPAL R RAVAIYA
3458	AO/425/2014	4/8/2015	ISMAILBHAI S/O SALEEMBHAI ONALI VALIKARIMWALA,	MR MTM HAKIM	JENABBEN WD/O SALEEMBHAI ONLI VALIKARIMWALA,SHERBANU D/O SALEEMBHAI ONLI VALIKARIMWALA,ABU DHABHI COMMERCIAL BANK,KUTBI ASGARBHAI LAKDAWALA	MR MA KHARADI,MS SNEHA A JOSHI,MR SP MAJMUDAR,SAPANKUMAR S PARIKH
3459	AO/426/2014	8/10/2014	JIKUBEN WD/O HEMATSANG MANUBHAI,HARIBHAI HEMATSANG SAGAR,BALVANTSANG HEMANTSANG SAGAR	MR BS KHATANA	CHAMPABEN GORDHANBHAI NASIT,RAHULBHAI GORDHANBHAI NASIT,DABHI JUVANSINH MANSANGBHAI	MR VIMAL M PATEL,MR ABHAYKUMAR P SHAH
3460	AO/427/2014	3/7/2015	NILESH MORESHWAR VADAVALE,	MR HRIDAY BUCH	MAHENDRABHAI KHANDUBHAI DESAI,CHAMPAKBHAI RANCHHODBHAI BODA	NOTICE SERVED BY DS,MR AMIT V THAKKAR,MR LIYAKAT I MEHTA
3461	AO/428/2014	4/12/2014	GOHER SULTANA WIDOW OF ABDUL JABAR SHAIKH,SHAIKH SAIDBIBI WIDOW OF ABDUL REHMAN	MR ASHISH H SHAH	KHATIJABANU DAUGHTER OF ABDUL REHMAN AND WIFE OF SAIJAD HAIDER,	MR MTM HAKIM
3462	AO/429/2014	3/7/2015	LALJI PRABHATBHAI RAYKA,BHIKHABHAI SARTANBHAI RABARI	MS VIDHI J BHATT	ZALA HATHISANG JAGATSANG,	MR YH MOTIRAMANI,HCLS COMMITTEE
3463	AO/430/2014	14/07/2015	M/S RADIANT FIRE PROTECTION ENGINEEERS PVT LTD,	MR TARAK DAMANI	RADIANT PASSIVE FIRE SYSTEM,STEMRIDEGE TAILOR,MITESH D CHOKSHI	MR YJ TRIVEDI
3464	AO/431/2014	2/5/2018	AHMEDABAD MUNICIPAL CORPORATION,	MR SATYAM Y CHHAYA	PUNJIBEN BHAIJIBHAI THAKOR,SHAKRIBEN BALAJI THAKOR,KESHAJI KHODAJI THAKOR,CHAMPABEN KHODAJI THAKOR,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,THE CHAIRMAN-SECRETARY,THE CHIEF TOWN PLANNING OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK,MR HS MUNSHAW,MR HARSHIL C DATTANI
3465	AO/432/2014	8/10/2014	BHAWESH VINODCHANDRA (RUPALIA) THAKKAR,	MR SUREN M SHAH	AHMEDABAD MUNICIPAL COMMISSIONER,DEPUTY MUNICIPAL COMMISSIONER-,-BHANUBAHI CHAUHAN-TOWN DEVELOPMENT OFFICER,NAVINBHAI PATEL -ASSISTANT T D O,JITESHBHAI GURJAR-WARD INSPECTOR,KEYURBHAI -SUB-INSPECTOR	,MRS KALPANA K RAVAL
3466	AO/433/2014	29/07/2015	M/S SHUBHAM PROPERTIES,RAMESH NARAN CHOTARA,RANJEETSINGH BAKHTAWARSINGH BATH	MR SP MAJMUDAR,MR VIMAL A PUROHIT	TARJEETSINGH BAKHTARWARSINGH BATH,	MR GOVIND V PATEL
3467	AO/434/2014	7/10/2014	OMPRAKASH RIDDHIKARAN AGRAWAL,	MR. JS SADHWANI	RAMESHKUMAR CHOGALALJI CHAUDHARY,ANGURIBEN BRAHMANAND JOSHI	MR PM DAVE,MR ASIT B JOSHI

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3468	AO/435/2014	27/01/2015	CHUDAJI MANAJI THAKOR,KALAJI AATAJI THAKOR,RANCHHODJI FATAJI THAKOR,SENMA HIRABHAI SANABHAI	MR DHAVAL M BAROT	VIKRAM SARTANBHAI DESAI,	MR JIGAR M PATEL
3469	AO/438/2014	24/03/2015	LEGAL HEIRS OF DECD. GHELABHAI GOBARBHAI,MAGANBHAI VITHTHALBHAI GOLANIYA,ISHWARBHAI VITHTHALBHAI GOLANIYA,RAMESHBHAI VITHTHALBHAI GOLANIYA	MR.DIPAK B PATEL	LEGAL HEIRS OF DECD. GHELABHAI,RATANBEN PARSHOTTAMBHAI JOTANIYA,MADHUBEN KALYANBHAI DANANI,STATE OF GUJARAT,THE COLLECTOR,THE MAMLATDAR,TALATI CUM MANTRI	
3470	AO/440/2014	3/12/2014	HARIDAS DHARAMSINH CHANDRA,	MR HARDIK C RAWAL	HIRJI MURJI BHANUSHALI,ADANI POWER LTD	
3471	AO/441/2014	29/07/2015	TALSHIBHAI JADAVBHAI PARSANA,VALJIBHAI JADAVBHAI PARSANA	(MR SANDEEP N BHATT)	RAMNIKBHAI KANJIBHAI NADPARA,	MR SP MAJMUDAR,MR. HJ KARATHIYA
3472	AO/442/2014	8/7/2015	VINOD GANGARAM PATEL,PARESH VALLBHJI CHABHAIYA	MR VIMAL A PUROHIT	ABEDA HAJI REHMATULLA CHAKI,ADAM HAJI REHMATULLA CHAKI,KHATIJA MAHAMMAD CHAKI,ISHAQ MOULANA HAJI REHMATULLA CHAKI,DAOOD HAJI REHMATULLA CHAKI,ABDULLA HAJI REHMATULLA CHAKI,RAZAQ HAJI REHMATULLA CHAKI,JUSAB HAJI REHMATULLA CHAKI,JAVED HAJI REHMATULLA CHAKI	NOTICE SERVED,UNSERVED EXPIRED (N),MR MEHUL SHARAD SHAH
3473	AO/443/2014	31/03/2015	RASIKBHAI DAHYAHBAI PATEL,	MR YOGESH G KANADE	RAMANBHAI DAHYABHAI PATEL,RAJNIBHAI DAHYABHAI PATEL,ARVINDBHAI DAHAYBHAI PATEL,LILABEN DAHYABHAI W/O PARSHOTTAMBHAI PATEL,KANTABEN DAHYABHAI W/O RAMESHBHAI AMBALAL PATEL,BHARATIBEN DAHYABHAI W/O RASIKBHAI BHALABHAI PATEL,DASHRATHBHAI BHIKHABHAI PATEL	NOTICE SERVED
3474	AO/444/2014	6/1/2015	RAJESH KANTILAL GHAEL,	MR HARDIK P MODH	KANTIBHAI NARSIBHAI MARU,	MR MANAN A SHAH
3475	AO/446/2014	10/10/2014	BABARBHAI PRABHATBHAI RABARI,	MR JN JADEJA	CITY SURVEY SUPREINTENDENT,CITY DEPUTY COLLECTOR,GOVT OF GUJARAT	
3476	AO/447/2014	20/10/2016	SANDEEP PRAMUKHKUMAR PATEL,	(MR RA MISHRA)	GERSINGH RAJPUT,BHAVARSINGH RAJPUT,MANOHARSINGH RAJPUT,KISHANSINGH RAJPUT	NOTICE SERVED,MR.SUBHASH G BAROT
3477	AO/448/2014	19/10/2015	ALANG METAL EXIM PVT. LTD.,	MR AS VAKIL	SAFE MARINE INDIA PVT. LTD,CONTRANS LOGISTIC PVT. LTD	NOTICE SERVED BY DS,MS PAURAMI B. SHETH
3478	AO/449/2014	31/07/2015	SAGAR AGENCY PRIVATE LIMITED,	MS. KITTY S MEHTA	PRESIDENT OF THE PRERAK TENEMENT OWNERS ASSOCIATION,SECRETARY OF THE PRERAK TENEMENT OWNERS ASSOCIATION	MR MANAV A MEHTA
3479	AO/450/2014	10/11/2014	RAJASTHAN SHRIMANI BRAHMAN SAMAJ TRUST,	MR AR GUPTA	AYODHYAPURI CO.OPERATIVE HOUSING SOCIETY LTD,	
3480	AO/451/2014	16/07/2015	SHANKARBHAI J PATEL,MANHARBHAI J SANSPARA,VALLABHBHAI L KHENI	MR BHARAT T RAO	CHHANABHAI THAKORBHAI,MANJULABEN CHHANABHAI,RAJUBHAI CHHANABHAI @ RAJUBHAI SANMUKHBHAI,KISHORBHAI CHHANABHAI @ KISHORBHAI SANMUKHBHAI	MR HRIDAY BUCH

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3481	AO/452/2014	19/06/2019	NARENDRABHAI RAMBHAI VADHER,	MR MEHUL S SHAH,JENIL M SHAH	SHEKH SABIRHUSEN MAHMIDMUYA,SHEKH IKBALHUSEN MAHMUDMINYA DECD THROUGH HEIRS,SHEKH ASIFBHAI IKBALHUSEN,SHEKH IRFAN IKBALHUSEN,SHEKH ISTIYAK IQBAL HUSEN,SHEKH ZAHEDABI IKBALHUSEN,SHEKH SAMSAD A KHALIK WIDOW OF ABDULKHALIK MAHMUDMINYA,SHEKH NAIDA A KHALIK,SHEKH KAUSHAR A KHALIK,SHEKH MAHEZABIN A KHALIK,SHEKH FIROZ A KHALIK,SHEIH ABDULSAMAD MAHUMADMNIYA,SHEKH MAHMADSIDIK MAHUMADMINYA,SHEKH KHURSHIDMUYA MAHUMADMINYA,SHEKBHAI MAHERUNISHA MAHUMADMINYA DECD THROUGH HEIRS,ABDUL GANI ALIBHAI SHEKH,SHEKHBAI KAMRUNISHA MAHUMADMINYA,SHEKHBAI RAHIMUNISHA MAHUMADMINYA,SHEKH MUMTAJBEN MESTUFAMINYA	,NOTICE NOT RECD BACK,NOTICE SERVED,MR NIRAV C THAKKAR
3482	AO/453/2014	27/01/2015	YASINBHAI MOHAMDBHAI KURESHI,SAIYED KARARHUSAIN AMALDAR HUSAIN,MISMILLABEG ABDULBEG MIRZA,IMTIYAZHUSAIN AHEMADHUSAIN MALIK,SAIYED IKBALHUSAIN ISARATHUSAIN,ZAFARMIYA MAHEBUBMMIYA MALEK,IMTIYAJ MAHAMAD FAKIRMAHMAD MALEK,SHAIKH MUSTAKAHEMAD JAMALUDDIN	A S TIMBALIA	AZAMBHAI KIRMANI,	(MR PRABHAV A MEHTA)
3483	AO/454/2014	28/03/2016	AMITBHAI SHALIGRAM GUPTA,	(MR SUDHANSHU S PATEL)	VIPINCHANDRA KAILASHBHAI CHECHANI,SFC PALCO METALS LTD,VARUN K PUROHIT,POOJA VARUN PUROHIT,VINOD BABULAL AGRAWAL,NARENDRA BABULAL AGRAWAL	MR AS ASTHAVADI,MR GAURAV CHUDASAMA
3484	AO/455/2014	7/4/2015	LALJIBHAI MULJIBHAI PATEL,	(MR FB BRAHMBHATT)	AMBALAL PUNJAJI,BABUBHAI PUNJAJI,KAMUBEN PUNJAJI,KESHAJI HOTHAJI,JEBARBEN HOTHAJI,GOKALBHAI MAVJIBHAI VADGAMA,MAHENDRAKUMAR KANTILAL PATEL	,MR JV JAPEE,MR DEVARSHI C SHAH,MR.DARSHAN A. DAVE
3485	AO/456/2014	27/07/2015	HEIRS AND LEGAL REPRESENTATIVE OF DECEASED MAGANBHAI GOVANBHAI PATEL,PARVATIBEN D/O DECEASED MANGABHAI GOVANBHAI PATEL WIFE OF LAXMANBHAI HARIBAHAI BHANDARI,DHANSUKHBHAI MAGANBHAI PATEL SINCE DECEASED THROUGH HIS HEIRS AND LEGAL REPRESENTATIVES,JASUBEN D/O. DECEASED MAGANBHAI GOVANBHAI PATEL AND WIFE OF CHAMPAKBHAI,HANSABEN D/O DECEASED MAGANBHAI GOVANBHAI PATEL AND W/O. SURESHBHAI,URMILABEN D/O DECEASED MAGANBHAI GOVANBHAI PATEL AND W/O BHARATBHAI,SURESHBHAI MANGANBHAI PATEL,DEVIBEN WD/O DHANSUKHBHAI MAGANBHAI PATEL,KAPILABEN D/O DHANSUKHBHAI MAGANBHAI PATEL,MINAXIBEN D/O DHANSUKHBHAI MAGANBHAI PATEL,SHAILENDRABHAI DHANSUKHBHAI PATEL	MR NV GANDHI	DECEASED DAHYABHAI GOVANBHAI PATEL THROUGH HIS HEIRS AND LEGAL REPRESENTATIVES,HASMUKHBHAI DAHYABHAI PATEL,PALIBEN DAHYABHAI PATEL AND W/O MOHANBHAI N PATEL,MANIBEN PRANJIVANBHAI PATEL SINCE DECEASED THROUGH HER HEIRS,BHANUBEN BECHHARBHAI PATEL D/O DAHYABHAI G PATEL,GANGABEN KISHOREBHAI PATEL D/O DAHYABHAI G PATEL,RAMIBEN GANPATBHAI PATEL D/O DAHYABHAI GOVANBHAI PATEL,PRAKASH PRANJIVANBHAI PATEL,RAJESH PRANJIVANBHAI PATEL,MANISH PRANJIVANBHAI PATEL,YOGESH PRANJIVANBHAI PATEL,SUKHABHAI GOVANBHAI PATEL,SEVENTILAL RAVCHANDBHAI SANGHVI SINCE DECEASED THROUGH HIS HEIRS,RAMILABEN SEVENTILAL SANGHVI,SMITABEN SEVENTILAL SANGHVI,CHETANABEN SEVENTILAL SANGHVI,SHREYANSKUMAR SEVENTILAL SANGHVI,AMITKUMAR SEVENTILAL SANGHVI,ABHAYKUMAR SEVENTILAL SANGHVI,CHAMPAKLAL JIVANLAL KOTHARI,MAMLATDAR,SC GAMIT,COLLECTOR SURAT	,NOTICE SERVED,MR MANAN A SHAH
3486	AO/457/2014	22/06/2015	DIVYABEN KAMALBHAI SHAH,	AJIT B THAKUR	NILAYBHAI PRAFULCHANDRA ANANDJIWALA,BRANCH MANAGER,BRANCH MANAGER	

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3487	AO/461/2014	7/8/2015	SHANKARBHAI J PATEL,MANHARBHAI J SANSPARA,VALLABHBHAI L KHENI	MR BHARAT T RAO	NANUBHAI BHUKHANBHAI SINCE DECEASED THROUGH HIS HEIRS,MAHENDRABHAI NANUBHAI POA RAJUBHAI CHHANABHAI @ RAJABHAI SANMUKHBHAI,BHARATBHAI NANUBHAI POA RAJUBHAI CHHANABHAI @ RAJABHAI SANMUKHBHAI,SUMITRABEN FOR HERSELF AND AS MOTHER AND NATURAL GUARDIAN OF MINOR 1.4,BINABEN BHARATBHAI POA RAJUBHAI CHHANABHAI @ RAJABHAII SANMUIKHBHAI,KANCHANBEN MAHENDRABHAI FOR HERSELF AND AS MOTHER AND NATURAL GUARDIAN,MAYURBHAI MAHENDRABHAI POA RAJUBHAI CHHANABHAI @ RAJABHAI SANMUKHBHAI,CHANDRIKABEN MAHENDRABHAI POA RAJUBHAI CHHANBHAI @ RAJABHAI SANMUKHBHAI	,MR HRIDAY BUCH
3488	AO/462/2014	27/01/2015	MODI BUILDWELL LTD,	(MR PRABHAV A MEHTA)	GOKALDAS PANABHAI PATEL,KAILASH JITUBHAI PATEL,J P PATEL, HUF THROUGH KAILASH JITUBHAI PATEL,,SEJAL JITUBHAI PATEL	
3489	AO/463/2014	17/11/2014	NENAJI MANGAJI THAKORE,GOVIND NENAJI THAKORE,NAGRAJJI NENAJI THAKORE,BACHCHUJI MANGAJI THAKORE,LAXMIBEN JAWANJI THAKORE(WIDOW OF JAWANJI BACHCHUJI THAKORE),MAHENDRA JAWANJI THAKORE(MINOR)THROUGH LAXMIBEN JAWANJI THAKORE,MAHESH JAWANJI THAKORE,RATILAL BACHCHUJI THAKORE,RAMESH MANGAJI THAKORE-SINCE DECD. THROUGH HIS HEIRS,PUNAMJI RAMESHJI,GOPALJI RAMESHJI,CHATURJI RAMANJI SINCE DECD. THROUGH HIS HEIRS,MADHIBEN CHATURJI,KINJALBEN CHATURJI (MINOR) THROUGH MADHIBEN CHATURJI,KAJALBEN CHATURJI (MINOR) THROUGH MADHIBEN CHATURJI,ARJUNJI RAMANJI SINCE DECD. THROUGH HIS HEIRS,SHIVANIBEN ARJUNJI THAKORE,LASIBEN ZALABHAI THAKORE,SHANTIBEN RATILAL THAKORE,GITABEN LAXMANBHAI THAKORE	MR RD DAVE	LAXMANJI RAMANJI THAKORE,MINABEN LAXMANJI THAKORE,DINESHBHAI MANIKLAL PATEL,TUSHARBAHI SURESHBHAI PATEL,TUSHARBHAI SURESHBHAI PATEL,DIPAKBHAI SURESHBAHI PATEL,ABDUL SATTAR NURMOHAMMAD MEMAN,MOHAMMAD RAFIK NURMOHAMMAD MEMAN,SANDHYABEN ARUNKUMAR PATEL,ARUNBHAI HARGOVANBHAI PATEL,KARSHANBHAI NARANGBHAI DHANDHALKA,KRUPALBHAI SAKABHAI BHARVAD,MANIBEN (WIDOW OF KALAJI MADHUJI),VARSHABEN D/O BALDEVJI THAKORE-MINOR,NILAKBEN D/O BALDEVJI THAKORE-MINOR,JYOTSANABEN D/O BALDEVJI THAKORE,ASHABEN D/O BALDEVJI THAKORE,LAXMIBEN THAKORE,SUSHILABEN THAKORE,KESHIBEN THAKORE,GOVINDBHAI GELABHAI BHARVAD,PRABHUBHAI CHOTHABHAI MUNDHVA	
3490	AO/464/2014	27/01/2015	MODI BUILDWELL LTD,	(MR PRABHAV A MEHTA)	GOKALDAS PANABHAI PATEL,J P PATEL, HUF THORUGH KARTA AND MANAGER KAILASH J PATEL,KAILASH JITUBHAI PATEL,,SEJAL JITUBHAI PATEL	
3491	AO/465/2014	27/01/2015	MODI BUILDWELL LTD,	(MR PRABHAV A MEHTA)	SHANTILAL AND SONS (HUF) THORUGH KARTA SHANTILAL RAMJIBHAI PATEL,,DILIPBHAI D PATEL AND SONS (HUF),NARENDRA R PATEL (HUF),TULSI R PATEL (HUF),LAXMANBHAI R PATEL (HUF),SURESHBHAI R PATEL (HUF),KANTABEN R PATEL,DEEPA S PATEL,SHETAL N PATEL,LATA T PATEL,RACHANA L PATEL,CHETNA S PATEL,ANSUYA D PATEL,SHANTILAL RAMJIBHAI PATEL	
3492	AO/466/2014	27/01/2015	MODI BUILDWELL LTD,	(MR PRABHAV A MEHTA)	NARENDRA R PATEL (HUF),DILIPBHAI D PATEL AND SONS (HUF),LAXMANBHAI R PATEL-HUF,TULSI R PATEL (HUF),SURESHBHAI R PATEL (HUF),KANTABEN R PATEL (HUF),DEEPA S PATEL,SHETAL N PATEL,LATA T PATEL,RACHANA L PATEL,CHETNA S PATEL,ANSUYA D PATEL,SHANTILAL AND SONS (HUF)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3493	AO/467/2014	27/01/2015	MODI BUILDWELL LTD,	(MR PRABHAV A MEHTA)	GOKALDAS PANABHAI PATEL,J P PATEL HUF THROUGH KARTA AND MANAGER KAILASH JITUBHAI PATEL,KAILASH JITUBHAI PATEL,,SEJAL JITUBHAI PATEL	
3494	AO/468/2014	27/01/2015	MODI BUILDWELL LTD,	(MR PRABHAV A MEHTA)	NARENDRA R PATEL (HUF),DILIPBHAI D PATEL AND SONS (HUF),LAXMANBHAI R PATEL-HUF,TULSI R PATEL (HUF),SURESHBHAI R PATEL (HUF),KANTABEN R PATEL (HUF),DEEPA S PATEL,SHETAL N PATEL,LATA T PATEL,RACHANA L PATEL,CHETNA S PATEL,ANSUYA D PATEL,SHANTILAL AND SONS (HUF)	
3495	AO/469/2014	27/07/2015	LEGAL HEIRS OF KANNAIYALAL MOHANLAL PANCHAL,SANDHYABEN WIDOW OF KANNAIYALAL MOHANLAL PANCHAL,ANUPAMABEN DAUGHTER OF KANNAIYALAL MOHANLAL PANCHAL,SEJALBEN KANNAIYALAL MOHANLAL PANCHAL,DEVANGI DAUGHTER OF KANNAIYALAL MOHANLAL PANCHAL	MR PM LAKHANI,MRS R P LAKHANI	LEGAL HEIRS OF DECEASED RANCHHODBHAI MOHANLAL PANCHAL,ARUNABEN DAUGHTER OF RANCHHODBHAI MOHANLAL PANCHAL,BHAVNABEN DAUGHTER OF RANCHHODBHAI MOHANLAL PANCHAL,HUMABEN DAUGHTER OF RANCHHODBHAI MOHANLAL PANCHAL WIFE OF JAYESH PANCHAL,SHOBHANBEN DAUGHTER OF RANCHHODBHAI MOHANLAL PANCHAL WIFE OF NARENDRAKUMAR PANCHAL,KASHMIRABEN DAUGHTER OF RANCHHODBHAI MOHANLAL PANCHAL	,NOTICE SERVED,MR JR SHAH,MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR.VISHAL S KHALAS
3496	AO/470/2014	28/03/2016	MERCHANT (VORA) MUSTANBHAI ISUFBHAI,	MR JA ADESHRA	THAKOR SHAMBHUBHAI SOMABHAI,THAKOR CHANDUBHAI JAGUBHAI,THAKOR RANJANBEN JAGUBEN,LEGAL HEIRS OF NARSINHBHAI SOMABHAI THAKOR,MANIBEN NARSINHBHAI,CHAMANBHAI NARSINHBHAI,KANCHANBEN NARSINHBHAI,NATUBHAI NARSINHBHAI,SURESHBHAI NARSINHBHAI,THAKOR KAMUBEN SOMABHAI,THE DEPUTY EXECUTIVE ENGINEER,RAMABHAI MAFABHAI RABARI	,NOTICE SERVED,MR PS CHAMPANERI,BHARGAV KARIA & ASSO

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3497	AO/474/2014	23/12/2014	MAGANBHAI JETAHBHAI DABHI-DECD. THROUGH LEGAL HEIRS,,BHUPATBAHI MAGANBHAI DABHI,MANJUBEN GAMBIRBAHI CHAUHAN,KALUBEN KALYANBHAI CHAUHAN,VITTALBHAI JETHABHAI DABHI,PARSHOTTAMBHAI JETHABHAI-DECD.,NIRUBHAI PARSHOTTAMBHAI DABHI,LEGAL HEIRS OF LATE BHIMABAHI JETHABHAI DABHI,MAHESHBHAI BHIMABHAI DABHI,NABHUBEN LIMBABHAI CHAUHAN,JIYABEN JAYANTIBHAI BHAMBHANIA,REKHABEN GOBARBHAI KANTHARIA,LATE KANKUBEN BACHUBHAI JAMBUCHA D/O LATE JETHABHAI JAYARAMBHAI DABHI,LATE SHANTUBEN LAXMANBHAI BARAIYA D/O LATE JETHABHAI JAYARAMBHAI DABHI	MR C B UPADHYAYA	LEGAL HEIRS OF BHAGWANBHAI JERAMBHAI DABHI POPATBHAI BHAGWANBHAI DABHI,RADIYATBEN BHAGWANBHAI DABHI WIFE OF BHAGWANBHAI JERAMBHAI DABHI,MADHUBEN NANUBHAI SARVAIYA D/O BHAGWANBHAI JERAMBHAI DABHI,LAXMIBEN NIRANJABHAI BARAIYA DAUGHTER OF POPATBHAI BHAGWANBHAI DABHI,REKHABEN BIPINKUMAR BHIL DAUGHTER OF POPATBHAI BHAGWANBHAI DABHI,RAKSHABEN DILIPBHAI VALA D/O POPATBHAI BHAGWANBHAI DABHI,DIPUBEN SANJAYBHAI PATEL DAUGHTER OF POPATBHAI BHAGWANBHAI DABHI,TEJUBEN POPATBHAI DABHI WIFE OF POPATBHAI BHAGWANBHAI DABHI,JAYESHBHAI POPATBHAI DABHI,GEETABEN JAYANTIBHAI BARAIYA D/O KANJIBHAI BHAGWANBHAI DABHI,BHAVNABEN GHANSHYAMBHAI MAKWANA D/O KANJIBHAI BHAGWANBHAI DABHI,MINABEN RAJUBHAI MAKWANA D/O KANJIBHAI BHAGWANBHAI DABHI,LABUBEN BHOLABHAI GOHIL D/O KANJIBHAI BHAGWANBHAI DABHI,HANSABEN KANJIBHAI DABHI WIFE OF KANJIBHAI BHAGWANBHAI DABHI,SURESHBHAI KANJIBHAI DABHI,SHAMJIBHAI BHAGWANBHAI DABHI FOR HIMSELF AND AS KARTA OF HINDU UNIDIVED FAMILY,HIRABEN SHAMJIBHAI DABHI,KANJIBHAI BHAGWANBHAI DABHI,POPATBHAI BHAGWANBHAI DABHI FOR HIMSELF AND AS KARTA OF HINDU UNDIVED FAMILY,KANJIBHAI BHAGWANBHAI DABHI FOR HIMSELF AND AS KARTA OF HINDU UNDIVED FAMILY,BABUBHAI JERAMBHAI DABHI,LEGAL HEIRS OF THAKARSHIBHAI BABUBHAI DABHI,RAMBHAI RAJBHAI BARAIYA,TULSIBHAI MULJIBHAI PATEL,BHAVNAGAR VISTAR VIKAS SATTA MANDAL THROUGH CHIEF EXECUTIVE AUTHORITY,COLLECTOR, BHAVNAGAR DISTRICT,STATE OF GUJARAT	
3498	AO/475/2014	7/2/2017	MEHBUBMIYA GULABMIYA MALEK,	HL PATEL ADVOCATES	KOKILABEN VISHNUBHAI PATEL,DHARMENDRA VISHNUBHAI PATEL,LEGAL HEIRS AND REPRESENTATIVES OF LATE SOMABHAI MAGANBHAI SOLANKI,SHARDABEN WD/O SOMABHAI MAGANBHAI,BHARATBHAI SOMABHAI,NILESH VISHNUBHAI PATEL,BHAVNABEN VISHNUBHAI PATEL	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR JA ADESHRA
3499	AO/476/2014	7/2/2017	MEHBUBMIYA GULABMIYA MALEK,	HL PATEL ADVOCATES	KOKILABEN VISHNUBHAI PATEL,DHARMENDRA VISHNUBHAI PATEL,LEGAL HEIRS AND REPRESENTATIVES OF LATE SOMABHAI MAGANBHAI SOLANKI,SHARDABEN WD/O SOMABHAI MAGANBHAI,BHARATBHAI SOMABHAI,NILESH VISHNUBHAI PATEL,BHAVNABEN VISHNUBHAI PATEL	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR JA ADESHRA
3500	AO/477/2014	1/4/2015	SHAH NAYANABEN TILAKCHAND,190/B, SANSKAR NAGAR.,SHAH MEENABEN SACHIN,190/B SANSKAR NAGAR,SHAH AMRUTBEN DAMODAR, 190/B,SANSKAR NAGAR,SHAH MITABEN JAYESH ,190/B,SANSKAR NAGAR,SHAH JAGRUTIBEN PARESH,190/B SANSKAR NAGAR	MR MEHUL SHARAD SHAH	THE COSMOS CO.OPERATIVE BANK LTD,AUTHORIZED OFFICER,NARESH KHIMJI BHANUSHALI	NOTICE SERVED BY DS,MR GM JOSHI

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3501	AO/478/2014	9/7/2018	RATANBEN SIMABHAI BHARWAD,	MR P A MEHD	PANCHAL RAMESHBHAI VIRABHAI,PANCHAL AMRATBHAI DHUDABHAI,KANTABEN DHUDABHAI WIFE OF BHAGWANBHAI,CHAMPABEN DHUDABHAI WIFE OF HIRALAL,SHARDABEN DHUDABHAI WIFE OF KANJIBHAI,VASUDEV DHUDABHAI WIFE OF BHAILALBHAI,ASHWINBAHI RAJUBHAI	D N DHOLAKIYA,RISHI O MALIK
3502	AO/479/2014	15/06/2015	JAGRUTIBEN KALUBHAI @ KANTIBHAI WIFE OF JIGNESHBHAI D SARKHEJI,CHETNABEN KALUBHAI @ KANTIBHAI WIFE OF ALPESHBHAI CHUNIBHAI,LALJIBHAI KALUBHAI @ KANTIBHAI,ANILBHAI KALUBHAI @ KANTIBHAI	MR PJ KANABAR	KALUBHAI @ KANTIBHAI BHAGVANBHAI,SAVITABEN DAYABHAI SECOND WIFE OF RESP. NO.1,LABHUBEN MOHANBHAI THE FIRST WIFE OF KALUBHAI KANTIBHAI BHAGVANBHAI,HEMALBHAI KALUBHAI @ KANTIBHAI	NOTICE SERVED BY DS,MS MAMTA R VYAS
3503	AO/480/2014	5/8/2015	MANILAL GOVINDBHAI CHUNAWALA,	MR PF ADHVARYU	KANUBHAI GOVINDBHAI CHUNAWALA,SHASHIKANT KALIDAS PRAJAPATI,ISHWARBHAI KALIDAS PRAJAPATI,RAJUBHAI KALIDAS PRAJAPATI,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MR MANOJ N POPAT
3504	AO/481/2014	17/03/2015	ASHRITA MANCHI CAPTAIN,MEHERNOSH MANCHI CAPTAIN	MR ISHAN MIHIR PATEL	VIKAS DIGAMBAR PATKAR,	
3505	AO/482/2014	17/03/2015	ASHRITA MANCHI CAPTAIN,MEHERNOSH MANCHI CAPTAIN	MR ISHAN MIHIR PATEL	VIKAS DIGAMBAR PATKAR,	
3506	AO/483/2014	22/04/2015	NATUBHAI @ NATWARBHAI MANCHHUBHAI NAKRAHI,	MR GAJENDRA P BAGHEL	JAYESHBHAI KANUBHAI PATEL,MAHENDRABHAI GOMANBHAI PATEL,SOMIBEN DAHYABHAI PATEL,GAURIBEN WD/O. KANUBHAI GOMANBHAI PATEL,MINOR PRAVINABEN KANUBHAI PATEL THROUGH GAURIBEN WD/O KANUBHAI G PATEL,ARJUNBHAI KANUBHAI PATEL,BHANUBEN WD/O KESURBHAI GOMANBHAI PATEL,MINOR ANISHABEN KESURBHAI PATEL THROUGH BHANUBEN WD/O KESURBHAI G PATEL	,MR DHAVAL D VYAS
3507	AO/484/2014	12/12/2014	VASUBEN WD/O RAMESHCHANDRA BACHUBHAI VADIWALA,NITA D/O RAMESHCHANDRA BACHUBHAI VADIWALA,SONAL D/O RAMESHCHANDRA BACHUBHAI VADIWALA AND W/O DENISH NIRANJANBHAI,SHREYA D/O RAMESHCHANDRA BACHUBHAI VADIWALA AND W/O KAUSHANK SHAH	(MR AJ SHASTRI)	SUMANBEN WD/O JAYANTILAL BACHUBHAI VADIWALA,AMIBEN W/O JAYANTILAL BACHUBHAI VADIWALA AND W/O KETAN MAKHNIYANI,NAINISH JAYANTILAL VADIVALA,GHANSHYAM BACHUBHAI VADIVALA,KAMAL GHANSHYAMBHAI VADIVALA,AMIT GHANSHYAMBHAI VADIVALA	

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3508	AO/485/2014	6/2/2015	M/S KUSHAGRA DEVELOPERS PARTNERSHIP FIRM THROUGH ITS PARTNER RAMESHBHAI SHANABHAI PATEL,	J K GANDHI	ANAL APARTMENT CO OOPERATIVE HOUSING SOCIETY LTD,ANILBHAI CHINUBHAI SHAH CHAIRMAN OF,HARENDRABHAI H JSHI SECRETARY, ANAL APARTMENT CO-OP HOUSING SOCIETY LTD.,ANILKUMAR SANGHVI COMMITTEE MEMBER OF ANAL APARTMENT CO-OP HOUSING SOCIETY LTD.,MUKUNDBHAI SHAH COMMITTEE MEMBER OF ANAL APARTMENT CO-OP HOUSING SOCIETY LTD.,SUNIL D SHAH COMMITTEE MEMNER OF ANAL APARTMENT CO-OP HOUSING SOCIETY LTD,PRAVANIBEN DIWANAJI MEMBER OF FLAT NO A-1 OF ANAL APARTMENT CO-OP HOUSING SOCIETY LTD.,RAMABEN ANILKUMAR SANGHAVI MEMBER OF A-5 OF ANAL APARTMENT CO-OP HOUSING SOCIETY LTD.,JAYESHBHAI INDULAL PATEL AND SONALBEN JAYESHBHAI PATEL,GYANCHAND BHAGAVANDAS ASRANI AND OTHERS MEMBER OF FLAT NO B-1,PARAGBHAI PRAKASHCHANDRA PATEL MEMBER OF FLAT NO B-2 OF ANAL APARTMENT CO-OP SOCIETY LTD.,PREMILABEN MUKUNDBHAI SHAH PRAKASHCHANDRA PATEL MEMBER OF FLAT NO B-5 ANAL APARTMENT,PRAKASHCHANDRA VASANTLAL PATEL MEMBER OF FLAT NO B-6 OF ANAL APARTMENT,JAYSHREEBEN SURYAKANTBHAI ADESARA MEMBER OF,SHANKARLAL GOPIRAM AGRAVAL MEMBER OF,PRAKASHBHAI MANILAL ADESARA MEMBER OF,CHANDRAVADAN DAYALAL DALAL MEMBER OF,MANDAKINIBEN HARENDRAKUMAR JOSHI MEMBER OF,BALCHANDRA RASIKLAL BAXI MEMBER OF,NANDKISHORBHAI SUKHDEVBHAI PUROHIT MEMBER OF,NAISHADHBHAI RAJENDRABHAI DIWANJI MEMBER OF,DHIRAJLAL VADILAL SHAH MEMBER OF,ANILBHAI CHINBHAI SHAH MEMBER OF,ASHISH HARENDRABHAI JOSHI MEMBER OF	MR DAXESH T DAVE,MR KD GANDHI,NANAVATI ASSOCIATES
3509	AO/486/2014	28/07/2015	YASHVANTBHAI SURAGBHAI WALA,	MS MAMTA R VYAS	VANRAJSINH MULUBHA JADEJA,INDIAN OIL CORPORATION LIMITED. THROUGH MANAGING DIRECTOR	MR AKSHAY A VAKIL,MR. PANAM C SONI
3510	AO/487/2014	3/5/2016	FATMABEN USMANJI BHENSWALA,RAHEMANTBAI SAMSUDDIN RINCHDIWALA	MR PRADIP D BHATE	YASINBHAI SAMSUDDIN RINCHADIWALA,FARUQ KASAMBHAI KHEDAWALA	MR YUSUFKHAN PATHAN,MR.MINHAJ M SHAIKH
3511	AO/488/2014	9/2/2016	DHARMESHKUMAR GANDABHAI PATEL,	(MR KANUBHAI I PATEL)	SUPRABHABEN GOPALKRISHNA PANDA,	MR HASIT DAVE
3512	AO/489/2014	9/2/2016	DHARMESHKUMAR GANDABHAI PATEL,	(MR KANUBHAI I PATEL)	GOPALKRISHAN BIM PANDA,	MR HASIT DAVE
3513	AO/490/2014	24/06/2019	ESSAR STEEL INDIA LIMITED,	NANAVATI ASSOCIATES	REVABEN DAHYABHAI MANCHHABHAI DECD THROUGH HEIRS,MAHADEVBHAI DAHYABHAI PATEL,LEELABEN DAHYABHAI PATEL,MS. JAYSHREEBEN BHANABHAI PATEL,MS NAYANABEN CHANDRAKANTBHAI PATEL,DEVKUVARBEN VALLABHBHAI PATEL(DODA)	,MR MANAN A SHAH,JENIL M SHAH
3514	AO/492/2014	3/8/2015	JAMANABEN MANSUKHBHAI PATEL D/O PARBHUBHAI NATHUBHAI PATEL,RAMIBEN THAKORBHAI PATEL D/O PARBHUHBAI NATHUBHAI PATEL,KAMUBEN MOHANLAL PATEL D/O PARBHUBHAI NATHUBHAI PATEL	MR MANAN MAHETA	KHUSHALBHAI PARBHUBHAI PATEL,NIRUBEN WD/O ISHWARBHAI PARBHUBHAI PATEL,DHARMESHBHAI ISHWARBHAI PATEL,KALPNABEN W/O HASMUKHBHAI HARJIVANBHAI PATEL (MASTER),PRIYABEN D/O ISHWARBHAI PARBHUBHAI PATEL,NARANBHAI RAMJIBHAI PATEL	,MR MANAN A SHAH

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3515	AO/493/2014	31/03/2015	MAHESHBHAI PARSOTTAMDAS DAVE,MAHESHBHAI PARSOTTAMBHAI DAVVE	(MR PARESH M DARJI)	HANSABEN WIDOW OF SURESHBHAI PARSOTTAMBHAI DAVE,	
3516	AO/494/2014	6/5/2015	BABUBHAI ISHWARBHAI PATEL,RAMANBHAI ISHWARBHAI PATEL,RATIBHAI ISHARBHAI PATEL	MR GOPAL M PANDYA	GORDHANBHAI MANILAL PATEL,JAYANTILAL MANILAL PATEL	
3517	AO/495/2014	12/8/2015	SONI GULABIBEN NARANBHAI WIDOW OF NARANBHAI SHIVLAL SONI,SONI SURESHBHAI NARANBHAI,SONI JAGDISHKUMAR NARANBHAI,LAXMI CHARCOAL TRADERS	MR SUREN M SHAH	NEW ARVINDNAGAR CO. OP.HOUSING SOCIETY LIMITED,RAJUBHAI CHAUDHARI,MATHRADEVI A WIDOW OF DECD. BANSILAL FOJMAL,CHANDRIKABEN BANSILAL SONI A WIFE OF VINODKUMAR MANGILAL SONI,PURNABEN BANSILAL SONI WIFE OF KISHORKUMAR JAYANTILAL SONI,RAJUBHAI CHAUDHARI,SHAILABEN RAJENDRABHAI CHAUDHARY	NOTICE SERVED,SERVED BY AFFIX(N),(MR PARESH M DARJI)
3518	AO/496/2014	18/01/2017	SHAMABANU ALIHAIDER PIRANAWALA (SAIYED),TABASSUM ALIHAIDER PIRANAWALA (SAIYED)	MR.MINHAJ M SHAIKH	JAINABBIBI W/O ISMAILBHAI RAMJANBHAI SHAIKH,MOHAMMEDRAFIQ ISMAILBHAI SHAIKH,MOHAMMEDHANIF ISMAILBHAI SHAIKH,NOORJAHAN D/O ISMAILBHAI RAMJANBHAI SHAIKH AND W/O YUSUFMIYA MAHMOODMIYA SAIYED,MOHAMMEDAYUB ISMAILBHAI SHAIKH	NANAVATI & CO.
3519	AO/497/2014	16/09/2019	VINODBHAI GHUSABHAI AASODARIYA,	MR HARDIK H DAVE	SUBHAM ENTERPRISE,PRAVINABEN BHAGVANJIBHAI JIVANI,KASHYAPBHAI DILIPBHAI PATEL,RIDDHIBEN KASHYAPBHAI PATEL,STATE OF GUJARAT,THE COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE COMMITTEE,THE LAND RECORD OFFICER RAJKOT,THE TOWN PLANNING AUTHORITY,THE DEPUTY COLLECTOR, GONDAL,THE MAMLATDAR , GONDAL,TALUKA DEVELOPMENT OFFICER,GUNDALA VILLAGE PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MR HS MUNSHAW,MR TUSHAR L SHETH,MR ARPIT A KAPADIA
3520	AO/498/2014	15/10/2015	MONA ARVIND PATEL,	NOTICE UNSERVED	PMD INFRA PRIVATE LIMITED,KALPESHBHAI INDRAVADANBHAI MODI,MILANBHAI KANTIBHAI DESAI,PRATIKBHAI KANTIBHAI DESAI,GAURANGBHAI PARIKH	MR AMAR N BHATT,MR AS VAKIL
3521	AO/499/2014	7/4/2016	NARENDRAVISHANJI BHATIA,VIRENDHIRAJLAL SHAH,BIRJUCHOTALAL SHAH,LATA PRAKASH VAJIRANI	MR. PARTH H BHATT,DHARA P BHATT	DHANJIKARSHAN VARSANI,LALJIKARSHAN VARSANI,DEVRAJKARSHAN VARSANI,HIRJIKARSHAN VARSANI,TALATI CUM MANTRI	GOVERNMENT PLEADER,(MR MB GANDHI),MR CHINMAY M GANDHI,MR. SAHIL M SHAH
3522	AO/500/2014	22/07/2015	SUSHILABEN RAMCHANDRABHAI SHAH,BRIJESHKUMAR BABULAL SHAH,BABULAL MAGANLAL SHAH,SHREEPAL RAMESHBHAI SHAH,KUMARPAL RAMESHBHAI SHAH,DILIPKUMAR BHIKHABHAI SHAH,USHABEN PARASMAL SHAH,NIMABEN MUKESHKUMAR TIMRECHA JAIN	MR MEHUL S SHAH,MR LALIT K BABULKAR	ALBINA REAL ESTATE LTD,SAFAL REALTY PVT LTD	MR TARAK DAMANI,MR. PARTH H BHATT
3523	AO/501/2014	5/8/2015	PRAKASHCHANDRA HANGAMILAL JAIN,	MR NIKUNT K RAVAL,MR VISHAL T. PATEL	CADILA HEALTHCARE LTD,SHAKRAJI CHATURJI,CHANAJI CHATURJI,DHUDIBEN W/O PRAHLADJI CHATURJI,DASHRATHJI PRAHLADJI,ASHOKJI PRAHLADJI,BABUJI PRAHLADJI,KARSHANBEN W/O MANAJI CHATURJI,HANSABEN MANAJI,BALWANTSINH MANAJI,VIDHYABEN MANAJI,RANJANBEN MANAJI	NOTICE SERVED,MR SHUSHIL R SHUKLA
3524	AO/502/2014	12/8/2015	SURESHBHAI SAVJIBHAI SONANI,RAMESHBHAI BHIKHABHAI PATEL	MR. KISHAN H DAIYA	ANIRUDHSINGH PREVENSINGH GOHIL,SURJEETSINGH PREVENSINGH GOHIL,MANISHABEN D/O PREVENSINGH GOHIL AND W/O MANOJSINGH	NOTICE UNSERVED,(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA
3525	AO/504/2014	16/07/2015	PATEL KAMLESH BABUBHAI,	BHARGAV KARIA & ASSO	PATEL VANITABEN GHANSHYAMBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
3526	AO/505/2014	19/11/2014	HARSHABEN SHILESHBHAI PATEL,	MS MEENA VYAS	PRAVINCHANDRA LAHERCHAND SHAH,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3527	AO/506/2014	1/7/2015	VINUBHAI CHHOTABHAI PATEL,	MR HM PARIKH,MR RASESH H PARIKH	SHANTABEN WIDOW OF LATE SAMUELBHAI KANJIBHAI KHRISTI,ARVINDBHAI SAMUELBHAI KHRISTI,SUNITABEN SAMUELBHAI KHRISTI,SAROJBEN SAMUELBHAI KHRISTI,KANTIBHAI SAMUELBHAI KHRISTI	NOTICE SERVED,MR DIGANT B KAKKAD
3528	AO/507/2014	22/04/2015	PATEL JAYANTIBHAI SOMABHAI,PATEL ANANDIBEN JAYANTIBHAI,PATEL PAYANKBHAI JAYANTIBHAI,PATEL MANALIBEN PAYAKBHAI,PATEL KANUBHAI SOMABHAI,PATEL JYOTSNABEN KANUBHAI,PATEL DAHYABHAI SOMABHAI,PATEL ANANDIBEN DAHYABHAI,PATEL VINUBHAI SOMABHAI,PATEL VARSHABEN VINUBHAI,PATEL BHARATBHAI SOMABHAI,PATEL SHILPABEN BHARATBHAI	MS ANUJA S NANAVATI	PATEL VITHALBHAI MOHANDAS,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI
3529	AO/508/2014	24/03/2015	MAGNALBHAI SHIVABHAI PARMAR,	MS ABHA B MAKWANA	SHIVIBEN WIDOW OF JENAJI ZAVRAJI,SAVITABEN DAUGHTER OF JENJI,PASIBEN WIDOW OF KALAJI JENAJI,LATE DILIPBHAI KANAJI'S WALI,PRATAPJI JENAJI,BHALABHAI JENABHAI,KANTABEN WIDOW OF JAVANJI,MINOR SHILPABEN JAVANBHAI REPRE. THROUGH DEFENDANT NO.7 KANTABEN JAVANJI,MINOR NILAMBEN JAVANBHAI REPRE. THROUGH DEFENDANT NO.7 KANTABEN JAVANJI,MINOR RANJANBEN JAVANBHAI REPRE. THROUGH DEFENDANT NO.7 KANTABEN JAVANJI,MINOR ANKITBHAI JAVANBHAI REPRE. THROUGH DEFENDANT NO.7 KANTABEN JAVANJI	
3530	AO/512/2014	22/06/2015	KASATA HOMETECH INDIA PVT LTD,DIRECTOR OF KASATA HOMETECH INDIA PVT LTD-RAMESHBHAI BABUBHAI PATEL	DR.ABHISST K THAKER	MAYURIKABEN PRAVINBHAI PATEL,BHUPENDRA ALIAS TINABHAI SHANTILAL SHAH,DILIPBHAI BHAGVANBHAI SONI,RPADIPBHAI BHAGVANBHAI SONI,ATULBHAI BHAGVANBHAI SONI-DECD.,VINABEN WIDOW OF ATULBHAI BHAGVANBHAI,JEKI ATULBHAI SONI,PRIYANKA ATULBHAI SONI,DIMPLE ATULBHAI SONI	,MR AR MAJMUDAR
3531	AO/513/2014	21/03/2017	ISMAIL HASAN DOSH,	MR MA KHARADI	NIZAM GULAM AMODIYA,	MS. KRUTI M SHAH
3532	AO/514/2014	30/07/2015	NARENDRAKUMAR @ NAGINLAL MAGANBHAI PANDYA,SHANKUNTLABEN NARENDRAKUMAR @ NAGINLAL PANDYA	MR DHRUV K DAVE	SOMABHAI KHODABHAI PATEL,RAKESHBHAI DINUBHAI PATEL,JYOTIKABEN DINUBHAI PATEL,MEENABEN DINUBHAI PATEL,HIMANSHU JITENDRABHAI PANDYA,AMISH MULJIBHAI PATEL,STATE OF GUJARAT,THE DISTRICT SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR HASIT DAVE
3533	AO/515/2014	10/8/2015	DHIMANTBHAI DHANESHWARBHAI VYAS,KUSUMBEN VRAJLAL CHAVDA,KAVERIBEN K CHAVDA	MS MAMTA R VYAS	RANUBEN KARSHANDAS CHAVDA,YOGESHBHAI KARSHANDAS CHAVDA	MR MEHUL S SHAH
3534	AO/516/2014	4/9/2015	VIRJIBHAI KARSHANBHAI KAILA,AMARSHIBHAI KARSHANBHAI KAILA,DAMJIBHAI KARSHANBHAI KAILA,MAGANBHAI HARIBHAI @ HARJIBHAI,BHARATBHAI VIRJIBHAI KAILA,RAJESHBHAI VIRJIBHAI KAILA	MS ROOPAL R PATEL	GHANSHYAMBHAI MAHADEVBHAI BARASARA,MANOJBHAI DHARMASHIBHAI SANGHANI	NOTICE SERVED BY DS,VENU H NANAVATY
3535	AO/517/2014	6/8/2015	AMITABEN DILIPBHAI SHAH,,SMRUTIBEN DILIPBHAI SHAH,APEKSHABEN DILIPBHAI SHAH,PRATIK DILIPBHAI SHAH	MR DEVARSHI C SHAH	M/S CHOKHAWALA ASSOCIATES,MANSUKHLAL BHURALAL SANGHANI,SANJAY RASIKLAL KOTHARI,PIYUSH MANSUKHLAL SANGHANI,VIJAY MANSUKHLAL SANGHANI	NOTICE UNSERVED,HARSH V GAJJAR

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3536	AO/518/2014	5/8/2015	PATIL RAJUBHAI SANTOSH,SANJAYKUMAR RAMBHAGAT SHARMA,PRADIP BALWAN,SUMANBEN MUKESHBHAI SHARMA THROUGH POA RAJBEER SINGH SHARMA,BAHADURSING BHEROSING RATHOD,GAUTAMSING BAHADURSING RATHOD,AJIT RAJMAL ARYA,KAILASH N SHARMA,SAROJBEN VEDPRAKASH SHARMA,PRAVINABEN KAILASHBHAI SHARMA,DASHRATHBHAI BACHUBHAI PATEL,MALAV GIRISHBHAI SHAH	MR MEHUL S SHAH	BHARATBHAI RAVJIBHAI PATEL,HARSHADBHAI AMBALAL PATEL THROUGH NIDHIBEN HARSHADBHAI PATEL,MAHAKALI DEVELOPERS THROUGH NIDHIBEN HARSHADBHAI PATEL,VIRALBHAI ARVINDBHAI SHAH,NANJIBHAI JETHABHAI,HINABEN SUMITBHAI DAVE	NOTICE SERVED BY DS,MR .B A PATEL,MR VISHAL C MEHTA
3537	AO/519/2014	26/04/2016	YOGESHBHAI LALBHAI PATEL,SURESHBHAI LALBHAI PATEL	MR MEHUL S SHAH,MR BN LIMBACHIA	SANTRAM CHANDRASHEKHAR SHETH,NEPTUNE SPIN FAB LTD,M/S SHYAM REALITY,AHMEDABAD MUNICIPAL CORPORATION,SHINAND GAUTAM KANTHARIA	MR AMAR N BHATT,MR HARDIK C RAWAL,MR DHAVAL G NANAVATI,MS ANUJA S NANAVATI,SHASHVATA U SHUKLA
3538	AO/520/2014	4/8/2015	RUPABEN MAHESHKUMAR GANDHI,KUNTAL MAHESHKUMAR GANDHI	MR MEHUL S SHAH	ARCHANA PANKAJ AGRAWAL,	(MR NIRZAR S DESAI)
3539	AO/521/2014	7/8/2015	DINESH BABUBHAI HADIYA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	JAMNABEN DEVJIBHAI SORATHIYA,HARKISHAN DEVJIBHAI SORATHIYA,KESHAVJIBHAI JAKHUBHAI VANIYA	MR MEHUL S SHAH
3540	AO/522/2014	23/04/2015	SULOCHANABEN KANUBHAI PATEL,GITABEN NARENDRABHAI PANDYA,SMITABEN ARVINDBHAI PATEL	MS SRUSHTI A THULA	RASIKBHAI BALDEVBHAI PATLE,CHAITANYAKUMAR BALDEVBHAI PATEL,VINAYKUMAR BALDEVBHAI PATEL	NOTICE SERVED,MS ROMA I FIDELIS,VIRAL K SHAH,MR. RAJ A TRIVEDI
3541	AO/523/2014	12/8/2015	KETNABEN K DEDHIYA,	MR.HIREN M MODI	JADEJA NAVALSINH MOHABBATSINH,ABDULBEIG MOHAMMAD BEIG MOGAL,SHAIKH RAFIQ ABDULRASHID	MR MEHUL H RATHOD
3542	AO/525/2014	12/4/2016	HERO ELECTRIC,	MR DIPAN DESAI	PREETPAL SINGH VASU,	MR KUNJAL D PANDYA,MR VIRAL K SALOT
3543	AO/526/2014	23/06/2015	GHANCHI JAMALHBAI RAJABHAI KALVAT,GHANCHI HUSSAINBHAI RAJABHAI KALVAT	MR MA KHARADI	JAYANTBHAI GIRDHARBHAI GERIYA,SHYAM SUNDAR SUDARSAN DUBEDI	
3544	AO/527/2014	19/04/2016	DECD. KANKUBEN D/O SOMABHAI DHULABHAI AND W/O MANGALBHAI TRIKAMBHAI,	MR AMRISH K PANDYA	AMRATBHAI SOMABHAI VANKAR,RAMABHAI SOMABHAI VANKAR,SHAKARABHAI SOMABHAI VANKAR,RAMANBHAI SOMABHAI VANKAR,REVABEN SOMABHAI VANKAR,GOVINDBHAI SHAKARABHAI PRAJAPATI,DIGNESHKUMAR KARSHANBAHI PRAJAPATI,BALKRUSHNA BHAGILAL GIWALA,ILABEN PRAKASHBHAI JOSHI,BHAVNABEN ASHOKBHAI TRIVEDI,ASHOKBHAI HARIVADANBHAI TRIVEDI,HEMLATABEN SHIRISHBHAI BHATT,SHIRISHBHAI MARKANDRAY BHATT,ASHABEN VINAYAK NAYAK,ARVINDBHAI SOMABHAI PATEL,TRUPTIBEN W/O HARSHADBHAI DAHYABHAI PARMAR,SHRMILABEN SANJAYKUMAR PATEL,PANKAJ GANDAJI THAKOR,PARESH DAHYALAL VACHCHHANI,UMABEN BAPALAL GADHAVI,ALKESH MANILAL PATEL,PRAKASH PRAMUKHLAL PATEL,MEENABEN MAHENDRASINH SISODIYA,JASHUBEN KARANSINH SISODIYA,DR.PRAKASH PUNJIRAM JOSHI,MINABEN KESHAVLAL PRAJAPATI,ILABEN SHAILESHKUMAR NAYAK,PANNALAL AMBALAL NAYAK,KANCHANBEN LALJIBHAI NAYAK,JAYESHBHAI BABUBHAI PATEL,MAHENDRABHAI RAVJIBHAI PATEL,DILIPSINH PRABHATSINH RANA	,NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),SERVED BY AFFIX.(R),SERVED BY PUBLICATION IN NEWS,MR SIRAJ R GORI,MR VIMAL A PUROHIT

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3545	AO/528/2014	13/01/2015	NANDLAL HARIBHAI RANDADIYA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ	SURYAPRAKSHDASJI GURU SWAMI GHANSHYAMPRASADDASJI,SATYAPRAKASHDASJI GURU SWAMI GHANSHYAMPRASADDASJI,RAMESHBHAGAT GURU SWAMI,LAXMIDASBHAGAT GURU SWAMI GHANSHYAMPRASADDASJI,SHA.SWAMI SARJUDAS GURU SWAMI BHAGWATSWAROOPDASJI,DHANSUKHABHAI PARSHOTTAMBHAI,KANTIBHAI VAGHAJIBHAI BARIYA	
3546	AO/530/2014	20/03/2015	MAHINDRA SHUBHLABH SERVICES PVT LTD,	NANAVATI ASSOCIATES	EAM FRUITS LLP,HDFC BANK LTD.	NOTICE SERVED BY DS,MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR. PARTH H BHATT,DHARA P BHATT
3547	AO/531/2014	28/04/2015	MOHANKUMAR VARDHAJI PURABIA,	MR DIPAN DESAI	DALSUKHBHAI SHAMALBHAI GANDHI-DECD.,PARIN ATULKUMAR PATEL,MANUBHAI VARDHAJI PURABIA	NOTICE SERVED BY DS,MR YV BRAHMBHATT
3548	AO/532/2014	5/8/2015	JAYESH MANUBHAI SHAH,MANUBHA RAHULBA VAGHELA,GOPALBHAI HIMMATLAL SHAH	MR PRATIK Y JASANI,A R KADRI	JAGATSINH DAHYAJI MAKVANA,RAMANBHAI SOMABHAI PATEL,PRAJAPATI SHAKRABHAI MOHANBHAI,PRAJAPATI GOVINDBHAI MOHANBHAI,PRAJAPATI RAMESHKUMAR MOHANBHAI,PRAJAPATI MANILAL MOHANBHAI,PRAJAPATI KAMUBEN POPATBHAI,PRAJAPATI CHANDABEN POPATBHAI,PRAJAPATI SITABEN POPATBHAI,PRAJAPATI HARESHBHAI BHIKHABHAI,PRAJAPATI JAGDISHBHAI BHIKHABHAI,PRAJAPATI LAXMIBEN BHIKHABHAI,PRAJAPATI SHAKRIBEN WIFE OF BHIKHABHAI	NOTICE SERVED,MR JV JAPEE
3549	AO/533/2014	1/12/2015	DILIPBHAI PARSOTTAMBHAI PATEL,BHAVNABEN WD/O ULLASBHAI PARSOTTAMBHAI PATEL,MAHARSHIBHAI ULLASBHAI PATEL,MIRABEN D/O. ULLASBHAI PARSOTTAMBHAI PATEL	MR HRIDAY BUCH	INDIRABEN WD/O. ASHVINBHAI RAMBHAI PATEL,PINAKINBHAI ARVINDBHAI PATEL,ANILBHAI ARVINDBHAI PATEL,SHITAL ARVINDBHAI PATEL,VASUMATIBEN D/O. RAMBHAI LALLUBHAI PATEL,LALITABEN D/O. LALLUBHAI RAMBHAI PATEL,HITESHBHAI BHUPENDRABHAI PATEL,NIKULBHAI CHHOTABHAI PATEL HIMSELF AND POA OF JAYESHBHAI RAVJIBHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,DELETED,MR KIRTIDEV R DAVE,MR.HARDIK BHARHMBHAT
3550	AO/534/2014	7/8/2015	RAMESHKUMAR NAGJIBHAI SOLANKI,	MR POPATJI H SOLANKI	DANTIWADA SEEDS,	MR HIREN U TRIVEDI
3551	AO/535/2014	6/8/2015	MANIBEN MANSINGH VAGHELA,BIPINBHAI MANSINGH VAGHELA,KAUSHIKKUMAR MANSINGH VAGHELA,NARESHKUMAR MANSINGH VAGHELA	(MR KANUBHAI I PATEL)	THE BRANCH MANAGER,UCO BANK	NOTICE SERVED,MR PRANAV G DESAI
3552	AO/536/2014	8/7/2015	NEVIL ULHASBHAI GHANTIWALA,BHARTIBEN WIDOW OF ULHASBHAI	VIRAL K SHAH,MR. CHETAN V KAPADIA	NANDABEN ATULKUMAR DAUGHTER OF ULHASBHAI NARBHERAM,SIMA ASHVINKUMAR DAUGHTER OF ULHASBHAI NARBHERAM GHANTIWALA,TINA BHAVESHKUMAR DAUGHTER OF ULHASBHAI NABHERAM GHANTIWALA,SUDHABEN JASHVANTLAL DAUHGTER OF NARBHERAM LALLUBHAI GHANTIWALA,SANJIVBHAI JASHVANTLAL KHARVAR,DEVENBHAI ALIAS RAJUBHAI JASHVANTLAL,BINABEN VIJAYKUMAR GOHIL DAUGHTER OF JASHVANTLAL JAKISHANDAS KHARVAR,CHHAYABEN HARSHADBHAI PANWALA DAUTHTER OF JASHVANTLAL JEKISHANDAS	NOTICE SERVED BY DS,MR HARSHADRAY A DAVE,MR GY PATHAN,KALPESHBHAI B BARAIYA

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3553	AO/537/2014	27/10/2015	JIVRAJBHAI AMBARAMBHAI PATEL,JIGNESHBHAI DHANJIBHAI PATEL,JIGNESHBHAI GIRDHARBHAI PATEL,AJITBHAI PRAMUKHBHAI PATEL	MR VIKRAM J THAKOR	BHOGILAL NARANBHAI PATEL,SAVITABEN WD/O RAMESHCHANDRA NARANBHAI PATEL,PARESHKUMAR RAMESHCHANDRA PATEL,MANISHABEN RAMESHCHANDRA PATEL,KALPESHKUMAR RAMESHCHANDRA PATEL	MR YS RAJPUT
3554	AO/538/2014	24/08/2016	PRITESH ARVINDBHAI PATEL,	MR SAURABH M PATEL	RIMPALBEN W/O MITESHKUMAR MAHENDRABHAI SHAH,	NOTICE UNSERVED
3555	AO/539/2014	16/06/2016	RAMANBHAI DHANABHAI BHOI,KESHABHAI DHANABHAI BHOI	MR YUSUFKHAN PATHAN,MR R D CHAUHAN,MS.MANJULA R CHAUHAN	HARSHADBHAI KANAIYALAL RAVAL,BHOLABHAI CHHAGANBHAI BHOI,RANCHHODBHAI CHHAGANBHAI BHOI,DASHRATHBHAI CHHGANBHAI BHOI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE UNSERVED,MR SALIL M THAKORE,MRS. HIRAL TRIVEDI
3556	AO/541/2014	13/01/2015	FARUQ IBRAHIM MULLA,	MRS FALGUNI D PATEL	KARISHMABANU ANAWARHUSEN KURESHI,	
3557	AO/542/2014	4/8/2016	DEVABHAI GOVINDBHAI THUMMAR,	MR DHARMESH R PATEL,MR. NIPUL H GONDALIA	NANJIBHAI DEVJIBHAI DANGARIYA,	MR PARITOSH CALLA
3558	AO/543/2014	9/6/2015	HIREN KAUSHIKBHAI SHAH,	MR DIVYESH SEJPAL	PURVIBEN WIFE OF HIREN KAUSHIKBHAI SHAH AND DAUGHTER OF MANOJKUMAR DHRUV,	HCLS COMMITTEE,MR P B KHAMBHOLJA
3559	AO/544/2014	5/1/2015	BHARAT J PATEL,HARDIK BHARATBHAI PATEL,FINQUEST FINANCIAL SOLUTIONS PRIVATE LIMITED,PAT FINANCIAL CONSULTANTS PRIVATE LIMITED	MR PARESH M DAVE,MR DHAVAL SHAH	JYOTI LIMITED,RAHUL AMIN,URESH VIVEKCHANDRA DESAI,VIJAYKUMAR OMPRAKASH GULATI,RAJESH MANSUKHLA KHAJURIA,SHRIKAR SHRIRAM BHATTBATT,TUSHAR CHARANDAS DAYAL,MARUTKUMAR PAMBHAI PATEL,SURESH SINGHAL	
3560	AO/545/2014	6/8/2015	GANIBHAI GHULAMRASUL GHANCHI,	MR HARDIK C RAWAL,MRS MH RAWAL	NOORMOHMAD ABDULSALAM,ABDULGANI ABDULSALAM,HANIFABANU ABDULSALAM,RASHIDABANU ABDULSALAM,HAMIDABANU ABDULSALAM,THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD	MR MA KHARADI,MR ANUJ K TRIVEDI
3561	AO/546/2014	28/07/2015	SANJAY S PATEL,	MR PARTHIV B SHAH	BARODA CRICKET ASSOCIATION,PRESIDNET	MR PR THAKKAR,MS ARCHANA R ACHARYA
3562	AO/547/2014	28/07/2015	SANJAY S PATEL,	MR PARTHIV B SHAH	BARODA CRICKET ASSOCIATION,PRESIDNET	DS AFF.NOT FILED (N),MR PR THAKKAR
3563	AO/548/2014	1/10/2018	BHARAT J PATEL,HARDIK BHARATBHAI PATEL,FINQUEST FINANCIAL SOLUTIONS PRIVATE LIMITED,PAT FINANCIAL CONSULTANTS PRIVATE LIMITED	MR PARESH M DAVE,MR DHAVAL SHAH	JYOTI LIMITED,RAHUL AMIN,URESH VIVEKCHANDRA DESAI,VIJAYKUMAR OMPRAKASH GULATI,DR.RAJESH MANSUKHLA KHAJURIA,SHRIKAR SHRIRAM BHATTBATT,TUSHAR CHARANDAS DAYAL,MARUTKUMAR PAMBHAI PATEL,SURESH SINGHAL	RULE SERVED,MRS SANGEETA N PAHWA
3564	AO/1/2015	14/09/2018	PRAVINCHANDRA AMARSHI PARMAR,	NANAVATY ADVOCATES	GALALBEN PUNJABHAI MAKWANA,CHAMPABEN PUNJABHAI MAKWANA,SHANTIBEN PUNJABHAI MAKWANA,LAXMIBEN PUNJABHAI MAKWANA,VAJIBEN PUNJABHAI MAKWANA,LILABEN PUNJABHAI MAKWANA,JAYABEN HARIBHAI MAKWANA,KANCHANBEN HARIBHAI MAKWANA,HITESHBHAI HARIBHAI MAKWANA,VIJAYABEN HARIBHAI MAKWANA,JAGDISHBHAI HARIBHAI MAKWANA,ASHABEN HARIBHAI MAKWANA,USHABEN DEVJIBHAI MAKWANA,UMESHBHAI DEVJIBHAI MAKWANA,JAYESHBHAI DEVJIBHAI MAKWANA,ANITABEN DEVJIBHAI MAKWANA,PANKAJBHAI HARIBHAI MAKWANA	NOTICE SERVED,(MR SANDEEP N BHATT),MR SP MAJMUDAR,MR P B KHANDHERIA,MR PRATIK Y JASANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3565	AO/2/2015	16/03/2016	SALIMBHAI REHMANBHAI VHORA,	(MR PRABHAV A MEHTA)	ANIFABIBI BASIRKHAN PATHAN,SAYARABANU BASIRKHAN PATHAN,AMMANULLAKHAN BASIRKHAN PATHAN,MADINABANU RASIDKHAN PATHAN THROUGH POA ASIFKHAN R PATHAN,MUNIRABANU RASIDKHAN PATHAN,REHANABANU RASIDKHAN PATHAN,MAHEBUBKHAN RASIDKHAN PATHAN,FARJANABANU RASIDKHAN PATHAN,ASIFKHAN RASIDKHAN PATHAN,SUGARABIBI WD/O SHARIFKHAN ANAMATKHNA PATHAN-DECD.,NASIMBANU SARIFKHAN PATHAN,IMTIYASKHAN SARIFKHAN PATHAN,JAFRALLAKHAN SARIFKHAN PATHAN,MAHERUNISHA SARIFKHAN PATHAN,MUKHTYARKHAN SARIFKHAN PATHAN	,MR JAYESH A KOTECHA
3566	AO/3/2015	13/01/2015	BHARATIBEN D/O LATE JIVANLAL PURSHOTTAMDAS PATEL AND W/O DINESHBHAI DESAI,	MRS NISHA M PARIKH	MADHUSUDAN JIVANLAL PATEL,INDIRABEN NIRANJANBHAI PATEL,SHRUJAL NANDUBHAI PATEL,KETAN PRAMUKHBHAI PARIKH,NIRAV PRAMUKHBHAI PARIKH,KRINA D/O NIRANJANBHAI J PATEL,KUNJBALAL D/O LATE JIVANLAL P PATEL AND W/O HASMUKHBHAI PATEL,KOKILA D/O LATE JIVANLAL P PATEL AND W/O DINESHHBAI PATEL,NINABEN W/O LATE PANKAJBHAI G PATEL,JAGDISHBHAI GOVINDBHAI PATEL,JYOTSNABEN D/O LATE GOVINDBHAI P PATEL AND W/O JAYANTIBHAI PATEL,KOKILABEN W/O LATE NANDUBHAI P PATEL,SHRUTI D/O LATE NANDUBHAI P PATEL AND W/O PARESHKUMAR PATEL,SHRUSHA D/O LATE NANDUBHAI P PATEL W/O DIPTHESHKUMAR PATEL	,MS MITA S PANCHAL
3567	AO/4/2015	28/06/2016	MAHENDRABHAI JAYSHANKAR PANDIT,	MR JIGAR P RAVAL	VISHAKHA GOVINDBHAI PANDIT,	MR AR GUPTA
3568	AO/5/2015	20/01/2015	NAGAJI MAFAHBAI RABARI,LALLUBHAI MAFABHAI RABARI-DECD.,PADMABEN LALLUBHAI RABARI,MEHUL LALLUBHAI RABARI,JAYRAM LALLUBHAI RABARI,RADHABEN LALLUBHAI RABARI,SHIVANI LALLUBHAI RABARI	MR. D. P. KINARIWALA,MR KN PATEL	MAHEMUDMIYA NASIRUDDIN CHISTI-DECD. THROUGH LEGAL HEIRS,,ANVARBEGAM WD/O MAHEMUDMIYA NASIRUDDIN CHISTI,KHUBMIYA S/O MAHEMUDMIYA NASIRUDDIN CHISTI,FALAKNAZ D/O MAHEMUDMIYA NASIRUDDIN CHISTI,FARAHNAZ D/O MAHEMUDMIYA NASIRUDDIN CHISTI,TALAKNAZ D/O MAHEMUDMIYA NASIRUDDIN CHISTI,MANAJITKAUR GURUDAYALSINGH,BALADEVBHAI CHEHARBHAI DESAI,KASHMIRSING NIRANJANSING SAINI,ZALA VANARAJSINH JAMSINH	
3569	AO/6/2015	23/03/2016	MERABHAI SONDABHAI BHARVAD-DECD.,PUNABEN WD/O MERABHAI BHARWAD,MAYURBHAI MERABHAI BHARVAD,BIJALBHAI MERABHAI BHARVAD,LAXMIBEN D/O MERABHAI BHARWAD AND W/O SURESHBHAI ZINABHAI,JANAKBEN D/O MERABHAI BHARVAD AND W/O VANRAJBHAI RANCHHODBHAI,AMRUTBEN D/O MERABHAI BHARVAD AND W/O AJUBHAI GAGJIBHAI	MR PS CHAMPANERI	SHAMJIBHAI MANJIBHAI CHUNARA-DECD.,GOVINDBHAI SHAMJIBHAI CHUNARA,DEVJIBHAI SHAMJIBHAI CHUNARA,RATUBHAI SHAMJIBHAI CHUNARA,MINA SHAMJIBHAI CHUNARA,NANIBEN SHAMJIBHAI CHUNARA,KADVIBEN SHAMJIBHAI CHUNARA,SAVITABEN SHAMJIBHAI CHUNARA,BABUBHAI MANJIBHAI CHUNAR,JOGRANA RANABHAI @ RANUBHAI KALUBHAI	NOTICE SERVED,MR KIRTIDEV R DAVE
3570	AO/8/2015	6/10/2015	DIPAKKUMAR RASIKLAL BHOJAK,	MR MEHUL S SHAH	KRUSHNAKANT NATHALAL NAYAK THROUGH POA KAUSHAL KRUSHNAKANT NAYAK,URMILABEN KRUSHNAKANT NAYAK	MR SATYAJIT SEN,MR A A ZABUAWALA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3571	AO/12/2015	4/1/2016	JADEJA RAGHUVITSINH DAJIRAJSINH @ JADEJA RAGHUBHA DAJIBHA,	MR PRATIK Y JASANI	HEIRS OF MAGNALAL MOHANBHAI MAVANI -RAMNIKLAL MAGANLAL MAVANI,HEIRS OF MAGANLAL MOHANBHAI MAVANI,LABHUBEN MAGANLAL MAVANI,JAMNADAS MAGANLAL MAVANI,BHANUBEN MAGANLAL MAVANI,RITABEN MAGANBHAI MAVANI WIFE OF KANUBHAI AMBABHAI BHUVA	
3572	AO/13/2015	10/3/2015	LILABEN HASMUKHBHAI PRAJAPTI,HASMUKHBHAI SOMABHAI PRAJAPATI,PRADIP HASMUKHBHAI PRAJAPATI,SANDIP HASMUKHBHAI PRAJAPATI	MR DJ CHAUHAN	UGARCHAND PUNJABHAI PRAJAPATI AND SOMABHAI UGARCHAND-DECD.,SAMUBEN SOMABHAI PRAJAPATI,PARSOTAMBHAI SOMABHAI PRAJAPATI,VIMLABEN PARSOTAMBHAI PRAJAPATI,ATULBHAI PARSOTAMBHAI PRAJAPATI,PRAVINBHAI PARSOTAMBHAI PRAJAPATI,SAILESHBHAI PARSOTAMBHAI PRAJAPATI,ALKABEN PARSOTAMBHAI PRAJAPATI,BHAGUBHIA SOMABHAI PRAJAPATI-DECD.,KOKILABEN BHAGUBHAI PRAJAPATI,JITENDRABHAI BHAGUBHAI PRAJAPATI,JAYSHRIBEN BHAGUBHAI PRAJAPATI,JAYESHBHAI BHAGUBHAI PRAJAPATI,KACHRABHAI UGARCHAND PRAJAPATI AND DHANABHAI KACHRABHAI PRAJAPAT-DECD.,BHARATBHAI DHANABHAI PRAJAPATI,GIRISHBHAI DHANABHAI PRAJAPATI,TRIBHOVANBHAI KACHRABHAI PRAJAPATI,REVABEN TRIBHOVANBAHI PRAJAPATI,PRAHALADBAHI TRIBHOVANBHAI PRAJAPATI,KALAVATIBEN TRIBHOVANBHAI PRAJAPATI,JYOSNABEN TRIBHOVANBHAI PRAJAPATI,MADHUBEN TRIBHOVANBHAI PRAJAPATI,PARULBEN TRIBHOVANBHAI PRAJAPATI,ANANDIBEN TRIBHOVANBHAI PRAJAPATI,HANSABEN TRIBHOVANBHAI PRAJAPATI,CHANDRIKABEN TRIBHOVANBHAI PRAJAPATI,KESHABHAI UGARCHAND AND DAHYABHAI KESHABHAI PRAJAPATI-DECD.,SAVITABEN DAHYABHAI PRAJAPATI,KANUBHAI DAHYABHAI PRAJAPATI,BALDEVBHAI DAHYABHAI PRAJAPATI,ARUNBHAI DAHYABHAI PRAJAPATI,DAXABEN DAHYABHAI PRAJAPATI,NAYNABEN DAHYABHAI PRAJAPATI	
3573	AO/15/2015	22/01/2015	HARESHBHAI PRANSHANKAR MEHTA,AVNIBEN HARESHBHAI MEHTA	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA	SHREE DWARKA CO.OPERATIVE HOUSING SOCIETY LIMITED,LAXMANBHAI JIVATRAM,MUNICIPAL COMMISSIONER SHREE	,MR DIPAN DESAI

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3574	AO/16/2015	21/04/2015	MITUL JAGDISHBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	JAGDISHBHAI LALLUBHAI,MANJULABEN JAGDISHBHAI,FALGUNIBEN D/O JAGDISHBHAI LALLUBHAI,PINAL JAGDISHBHAI,DIPAK LALLUBHAI,SARLABEN DIPAKBHAI,CHANDRESH DIPAKBHAI,ANJUBEN D/O DIPAKBHAI LALLUBHAI,MINTESH DIPAKBHAI,RASIKHBAI LALLUBHAI,RANJANBEN RASIKBHAI,SNEHAL RASIKBHAI,TUSHAR RASIKBHAI,INDIRABEN D/O LALLUBHAI DEVJIBHAI,JASHUBEN D/O LALLUBHAI DEVJIBHAI,SHARDABEN D/O LALLUBHAI DEVJIBHAI,HANSABEN D/O LALLUBHAI DEVJIBHAI,CHAMPAKLAL JIVATRAM KOTHARI,MADHAVBHAI RAMAVTAR BHAGARIA (HUF)	
3575	AO/18/2015	17/03/2015	MANIBEN WD/O PARAGBHAI PARMAR,VITTHALBHAI KESHURBHAI PARMAR	(MR AY KOGJE)	RAMJIBHAI KALYANBHAI GORSIYA,JIVKUVERBEN RAMJIBHAI GORSIYA,PARMAR JHAVERBEN KARABHAI,PARMAR REVABEN KARABHAI,PARMAR BHIHABHAI KARABHAI,PARMAR VALJIBHAI HARVABHAI,PARMAR JETHABHAI MORARBHAI,PARMAR JHAVERBHAI MORARBHAI,PARMAR GAJARABEN MORARBHAI,KUBERBHAI KARSANBHAI PARMAR,DAHYABHAI DHANJIBHAI PARMAR,MAHESHBHAI MULJIBHAI PARDIWALA,DELETED BY COURT'S ORDER,VITTHALBHAI BAVABHAI RAJ	
3576	AO/19/2015	12/8/2015	LAXMANBHAI KARSANBHAI BARIYA,	(MR SUDHANSHU S PATEL)	KANUBHAI KARSANBHAI BARIYA,RUPESH KANUBHAI BARIYA	NOTICE SERVED,MR KUNAL S SHAH
3577	AO/20/2015	10/9/2015	PANCHAL VISHNUBHAI KHEMBHANDBHAI,	MR. YOGENDRA THAKORE	PRAJAPATI AMRUTLAL BHAICHANDDAS,	
3578	AO/21/2015	17/03/2015	AMITBHAI SURENDRABHAI GANDHI,	MR CHIRAG B PATEL	PRIYA ATUL LALVANI,HITENDRABHAI ZINABHAI MEHTA,SUMANBHAI MANILAL DESAI,RAMESHGBHAI MANILAL DESAI,BHARATBHAI MANILAL DESAI,NARENDRABHAI MANILAL DESAI,HARSHADBHAI MANILAL DESAI	
3579	AO/22/2015	3/8/2015	NARANBHAI MATHURBHAI CHUNARA-DECD.,RAMBHAI @ RAMUBHAI NARANBHAI CHUNARA,SUNILBHAI NARANBHAI CHUNARA,KANUBHAI NARANBHAI CHUNARA,JASHODABEN NARANBHAI CHUNARA,KANTABEN RAMANBHAI CHUNARA,LALITABEN NARANBHAI CHUNARA,VEENABEN NARANBHAI CHUNARA,SHARDABEN NARANBHAI CHUNARA,DAHYIBEN WD/O NARNABHAI CHUNARA,VIKRAMBHAI MATHURBHAI CHUNARA,ANILABEN D/O BHIKHABHAI NARANBHAI CHUNARA	NANAVATI & CO.	RUPESHKUMAR HARIBHAI THAKKAR,PIYUSHKUMAR THAKARSHIBHAI THAKKAR,RAMESHCHANDRA LAHERCHAND SHAH,PRAKASHBHAI DEVSHIBHAI SHETH,JITENDRA DEVESHIBHAI SHETH,NILA INFRASTRUCTURE PVT LTD,PUNJIBEN MATHURBHAI CHUNANA	

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3580	AO/23/2015	3/2/2015	JAYABEN HASMUKHBHAI CHAVDA,HITESHBHAI HASMUKHBHAI CHAVDA,HARPALBHAI HASMUKHHBAI CHAVDA,PADMABEN HASMUKHBHAI CHAVDA WIFE OF DHARMENDRABHAI CHAUHAN	MR GAURAV K MEHTA,MR.RUCHIR R JOSHI	REKHABEN HASMUKHHBAI CHAVDA,VANRAJBHAI RAGHUBHAI CHAVDA,TARABEN NANJIBHAI CHAVDA,ALPESHBHAI NANJIBHAI CHAVDA,KALPNABEN NANJIBHAI CHAVDA WIFE OF BHUPATBHAI SOLANKI,SUMANBEN NANJIBHAI CHAVDA WIFE OF PRAVINBHAI GOHEL,JYOTIBEN NANJIBHAI CHAVDA WIFE OF MEHULBHAI GOHEL,GITABEN NANJIBHAI CHAVDA WIFE OF SHANTILAL CHAUHAN,BHUPATBHAI HIRALAL SOLANKI,RAJESHBHAI HIRALAL SOLANKI,DINESHBHAI HIRALAL SOLANKI,HINABEN @ CHANDRIKABEN HIRALAL SOLANKI WIFE OF HARPALBHAI JADAV,MOHITBHAI DINESHBHAI GAJERA,RAVIBHAI @ RAVIKANT DINESHBHAI GAJERA	,MR SP MAJMUDAR
3581	AO/24/2015	12/8/2015	PRAVINBHAI BACHUBHAI PATNI,	VIRAL K SHAH	TORRENT POWER LIMITED,LALABHAI BACHUBHAI PATNI	MR NV GANDHI,MR ANUJ K TRIVEDI
3582	AO/25/2015	11/8/2015	BHUPENDRA SHANTILAL SHAH,ASHOK CHHITALAL GURJAR	MR JAYRAJ CHAUHAN,M B MAHIDA	FENNY RUSHATMJI CONTRACTOR,AKSHAY RANJEET AASHAR,MUKESHBHAI MAGANBHAI KIKANI,BHARATBHAI BABUBHAI THAKKAR	NOTICE SERVED,NOTICE UNSERVED,MR AB MUNSHI
3583	AO/26/2015	19/06/2015	RANDHIRBHAI MOHANBHAI GHOGHARI,	MR ZUBIN F BHARDA	AJAY FATESINH THAKUR,RAKESH SARJU PANDEY,JILANI GULAMNABI GORI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR DEEP D VYAS
3584	AO/28/2015	4/2/2015	SHARDABEN DAUGHTER OF DAVALBHAI MAGANBHAI PATEL AND WIFE OF NALINBHAI NAROTAMBHAI PATEL,	(MS SK VISHEN)	NATWARLAL DAVALBHAI PATEL,RAVJIBHAI NAGARBHAI PATEL,MANOJBHAI NATWARBHAI PATEL,HARESHBHAI NATWARBHAI PATEL,JAYESHBHAI NATWARBHAI PATEL,INDIRABEN WIFE OF RAVJIBHAI NAGARBHAI,KUNALBHAI RAVJIBHAI PATEL,RUSHABHBHAI RAVJIBHAI PATEL,KINJALBEN DUAGHTER OF RAVJIBHAI PATEL	,SHASHVATA U SHUKLA

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3585	AO/29/2015	28/07/2015	MANGIBEN NATHUBHAI LUHAR,	MR MEHUL SHARAD SHAH	TARUNABEN D/O JAIRAMBHAI MISTRY,LAXMIBEN D/O JAIRAMBHAI MISTRY,PUSHPABEN D/O FAKIRBHAI GAJJAR AND W/O NAVINCHANDRA GAJJAR,HARKISHANBHAI FAKIRBHAI GAJJAR,MADHUBEN D/O FAKIRBHAI GAJJAR W/O PRAVINBHAI GAJJAR,MOHANBHAI JAIKISHANDAS GAJJAR,MEENABEN D/O JAIKISHANDAS JERAMBHAI W/O DIPAKKUMAR SHIVPUTKAR,PRABHAVATIBEN D/O JAIKISHANDAS GAJJAR,SONUBEN D/O DIPAKKUMAR JAIKISHANDAS GAJJAR,SANIBEN D/O DIPAKKUMAR JAIKISHANDAS GAJJAR,MINOR SAGAR DIPAKKUMAR GAJJAR,HASMUKHBHAI JERAMBHAI GAJJAR,DHANSUKHBHAI JERAMBHAI GAJJAR,NALINBHAI @ NAVINBHAI @ NALINKANT JERAMBHAI GAJJAR,BALVANTBHAI JERAMBHAI GAJJAR,JAGDISHCHANDRA UTTAMBHAI GAJJAR,RENUKABEN D/O UTTAMRAM GAJJAR,BHARTIBEN D/O UTTARAMRAM GAJJAR,ASHOKBHAI UTTAMRAM GAJJAR,MEENABEN D/O UTTAMRAM GAJJAR,DEVENDRABHAI UTTAMRAM GAJJAR,DAKSHABEN WD/O BHUPENDRABHAI NAGINBHAI,MEHULKUMAR BHUPENDRABHAI SUTHAR,PRASHANT BHUPENDRABHAI SUTHAR,MAHESHBHAI NAGINBHAI SUTHAR,VINODBHAI NAGINBHAI SUTHAR,MANISHBHAI NAGINBHAI GAJJAR,KIRITBHAI NAGINBHAI GAJJAR,PRAFULBHAI NAGINBHAI GAJJAR,GAGJIBHAI VIHABHAI,TARUNKUMAR SHANTILAL PATEL,ARPIT M SHAH	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR HM PARIKH,MR AMIT V THAKKAR,MR RASESH H PARIKH
3586	AO/30/2015	12/8/2015	CORONA REMEDIES PRIVATE LIMITED,NIRAV KIRITBHAI MEHTA	MR BAIJU JOSHI	USV LIMITED,	J SAGAR ASSOCIATES
3587	AO/31/2015	22/06/2016	SURESHCHANDRA V PAREKH,NILABEN S PAREKH	MR JB DASTOOR	HOUSING DEVELOPMENT FINANCE CORPORATION LTD,DEEPAK S PAREKH-CHAIRMAN,KEKI M MISTRY-CHAIRMAN AND CEO,GIRISH V KOLIYOTE-SECRETARY	M/S WADIAGHANDY AND CO
3588	AO/32/2015	28/07/2015	JADAV PRAVINSINH KANUBHAI,	MR YH MOTIRAMANI	MAVJIBHAI RAJABHAI LAKUM,MERABHAI RAJABHAI LAKUM,GAGJIBHAI RAJABHAI LAKUM,BHARATBHAI RAJABHAI LAKUM,HIRABEN RAJABHAI LAKUM,MADHUBEN RAJAHBIA LAKUM,CHAMPABEN RAJABHAI LAKUM,KANCHANBEN RAJABHAI LAKUM	MR SATYEN B RAWAL
3589	AO/33/2015	14/09/2018	PUNJABHAI JETHABHAI BHAMBHI-DECD.,BHAMBHI LEBABHAI PUNJABHAI-DECD. THROUGH LEGAL HEIRS,,HIRABHAI LEBABHAI BHAMBHI,MANABHAI LEBABHAI BHAMBHI,KHATUBHAI LEBABHAI BHAMBHI,KANTIBHAI LEBABHAI BHAMBHI,HIRABEN WD/O KANTIBHAI LEBABHAI,RAKESHKUMAR KANTIBHAI BHAMBHI,LILABEN KANTIBHAI BHAMBHI,ANUBEN KANTIBHAI BHAMBHI,DHARMISHTABEN KANTIBHAI BHAMBHI,SONALBEN KANTIBHAI BHAMBHI,ILABEN KANTIBHAI BHAMBHI	MR MRUGEN K PUROHIT,MR SP MAJMUDAR,MR. NISHIT P GANDHI	VALIBEN D/O NANABHAI BHAMBHI AND WIFE OF KALABHAI RATABHAI BHAMBHI,MAHENDRABHAI KALABHAI BHAMBHI,NARAYANBHAI KALABHAI BHAMBHI,MANISHABEN KALABHAI BHAMBHI,CHEHARBHAI GOBARBHAI RABARI	NOTICE SERVED,(MR UMESH A TRIVEDI)

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3590	AO/34/2015	30/03/2016	RATHOD UDESINH JAWANSINH,	MR. YOGENDRA THAKORE	PANCHAL (LAVAR) BHOGILAL ABALAL,PANCHAL (LAVAR) MANJULABEN AMBALAL,PANCHAL (LAVAR) KANTABEN AMBALAL,PANCHAL (LAVAR) KANTABEN AMBALAL,PANCHAL (LAVAR) JOITIBEN AMBALAL,PANCHAL (LAVAR) KEDSHAVLAL NAGARDAS,PANCHAL (LAVAR) ASHOKBHAI HARILAL,PANCHAL (LAVAR) KANTIBHAI HARILAL,RATHOD (THAKOR) RAMANJI MANGAJI,KALRIYA SUBHASHCHANDRA LAXMANBHAI,PATEL DHANJIBHAI GOVINDBHAI,PATEL MAHENDRABHAI PURSHOTTAMDAS	
3591	AO/35/2015	10/3/2015	CHETNABEN W/O KAMLESHKUMAR PADHIYAR AND D/O DECD. BABULAL CHIMANLAL,	MR VIKRAM J THAKOR	NAYAN BABULAL MISTRY,SATISH BABULAL MISTRY,NIABEN BABULAL MISTRY W/O PUNJIRAM SUTHAR,ALKABEN BABULAL MISTRY W/O YASHVANTKUMAR GAJJAR,VARSHABEN BABULAL MISTRY W/O KAUSHIKKUMAR SUTHAR	,MR MEHUL H RATHOD,MR.KISHORE PRAJAPATI
3592	AO/36/2015	17/03/2015	THAKORE GANGABEN DAUGHTER OF AMTHAJI MULJIJI,THAKORE RAMUJI SON OF AMTHAJI MULJIJI,THAKORE PRABHATJI SON OF AMTHAJI MULJIJI-DECD.,THAKORE AJIBEN WIDOW OF PRABHATJI AMTHAJI,THAKORE VIJAYJI SON OF PRABHATJI AMTHAJI,THAKORE JIGARJI SON OF PRABHATJI AMTHAJI -DECD.,THAKORE SURESHJI SON OF PRABHATJI AMTHAJI,MINOR THAKORE KINJALBEN DAUGHTER OF PRABHATJI AMTHAJI,THAKORE MAGHIBEN DAUGHTER OF AMTHAJI MULJIJI	MR P A MEHD	RAVAL NITABEN CHATURBHAI,MAMLATDAR AND CIRCLE OFFICER,DEPUTY COLLECTOR, SAMI,COLLECTOR.PATAN	
3593	AO/37/2015	6/3/2017	SUKUMAR BHIKHUBHAI BHATT,	MS ARCHANA R ACHARYA	DINESHKUMAR RAMLAL SHAH,RAKESH INDRAVADAN PARIKH,KALPEN KISHORBHAI DOSHI,VADODARA MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	RULE SERVED,MR NILESH A PANDYA,MS VIDHI J BHATT,MR. PARTH H BHATT
3594	AO/38/2015	12/7/2016	NILESHBHAI RATANLAL SHETH,BHAVANBHAI RUKHADBHAI BHARVAD	MR SP MAJMUDAR	SAVITABEN D/O FULABHAI NATHABHAI,UDESINH FULABHAI RAJPUT,BHARATSINH FULABHAI RAJPUT,LAXMIBEN FULABHAI RAJPUT,KETANBHAI RANCHHODBHAI PATEL	NOTICE SERVED BY DS,MR TATTVAM K PATEL
3595	AO/39/2015	10/3/2015	HARISHBHAI BHANUBHAI PATEL,	MR YS RAJPUT	SURESHBHAI BABUBHAI PATEL,	MR AMIT C NANAVATI
3596	AO/40/2015	11/4/2017	URVISHKUMAR RAVJIBHAI PATEL,	MR KV SHELAT	PATEL DHAVL KAUSHIKBHAI,RAVJIBHAI ISHWARBHAI PATEL,MADHUBEN W/O RAVJIBHAI ISHWARBHAI,PATEL DAKSHABEN RAMESHBHAI D/O RAVJIBHAI ISHWARBHAI PATEL,PATEL RASHMIKABEN CHANDRAKANTBHAI D/O RAVJIBHAI ISHWARBHAI PATEL	NOTICE SERVED,NOTICE SERVED BY DS,MR CG SHARMA
3597	AO/41/2015	10/6/2015	PRABHABEN D/O SHIVAJI SARTANJI VAGHELA W/O DHULSINH CHHAGUJI RANA,DHULSINH CHHAGUJI RANA,ANUBEN DHULSINH RANA,RANJANBEN DHULSINH RANA,RAJENDRASINH DHULSINH RANA,PRAVINSINH DHULSINH RANA,MAHENDRASINH DHULSINH RANA	MS DIMPLE M PARIKH	CHHANABHAI GEBABHAI PATEL,GHANSHYAMSINH KISHORSINH RANA,VASANTKUMAR KIRTILAL SHAH,DINESHKUMAR NATHABHAI PATEL	,MR SP MAJMUDAR,MR N P CHAUDHARY
3598	AO/43/2015	19/04/2016	RUPALBEN MUKUL TOLIA,MANSIBEN MUKU TOLIA (NOW BECOME MAJOR)	(MR SANDEEP N BHATT)	AMI GAUTAM GORDIYA,	MR PRATIK Y JASANI
3599	AO/44/2015	4/4/2016	M/S S V CHEMICALS,	MS. KRUTI M SHAH,MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,GUJARAT IDEAL DETERGENT CO.,YUG CORPORATION	,MR BHAVDUTT H BHATT
3600	AO/45/2015	18/01/2017	SHAZ PACKAGING LLP,SAMEER PRADEEP SHAH	MR VISHWAS K SHAH	JON WAI MACHINERY WORKS CO.LTD,STATE BANK OF INDIA	MR RITURAJ M MEENA,MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3601	AO/46/2015	6/8/2015	DARSHANABEN SANJAYBHAI SHUKLA,SANJAYBHAI JANARDHAN SHUKLA	VIRAL K SHAH	VILASBEN JAGDISHBHAI PATEL,	MR VAIBHAV A VYAS
3602	AO/47/2015	6/8/2015	DARSHANABEN SANJAYBHAI SHUKLA,	VIRAL K SHAH	VILASBEN JAGDISHBHAI PATEL,	MR VAIBHAV A VYAS
3603	AO/48/2015	10/3/2015	MUKESHBHAI PRANBHAI PATEL,MANJULABEN MUKESHBHAI PATEL,JOSHI VINODBHAI NATHALAL-DELETED AS APPELLANT,JOSHI INDIRABEN NATHALAL-DELETED AS APPELLANT,JOSHI KOKILABEN NATHALAL-DELETED ASA APPELLANT	MS ARCHANA P PATEL	JOSHI HASMUKHBHAI DAHYABHAI,JOSHI GIRISHBHAI DAHYABHAI,JOSHI VINODBHAI NATHALAL,JOSHI INDIRABEN NATHALAL,JOSHI KOIKLLABEN NATHALAL	
3604	AO/49/2015	9/4/2015	KOKILABEN D/O ATMARAM DHANABHAI AND W/O BHARATBHAI JIVANBHAI,	MR JIGAR P RAVAL	RAMABHAI @ RAMJIBHAI PARSOTTAMBHAI PATEL-DECD.,AMBABEN WD/O RAMJIBHAI PARSOTTAMBHAI,SUBHADRABEN RAMUJIBHAI PATEL,NANUBHAI RAMJIBHAI PATEL,MINABEN RAMJIBHAI PATEL,BABUBHAI RAMJIBHAI PATEL,JASHWANTBHAI RAMJIBHAI PATEL,DHULABHAI PARSHOTTAMBHAI -DECD.,BALDEVBHAI DHULABHAI PATEL,CHIMANBHAI DHULABHAI PATEL,NARANBHAI PARSHOTTAMBHAI PATEL-DECD.,INDIRABEN NARANBHAI PATEL,BHANUPRASAD @ BHIKHABHAI NARANBHAI PATEL,MADHUBEN NARANBHAI PATEL,KOKILABEN NARANBHAI PATEL,JYOTSHABEN NARANBHAI PATEL,PRAVINBHAI NARANBHAI PATEL,LAXMIBEN NARANBHAI PATEL,ASHOKBHAI NARANBHAI PATEL,KESHAVLAL PARSHOTTAMBHAI PATEL -DECD.,AMRATBEN KESHAVLAL WD/O KESHAVLAL PATEL,MAHESHKUMAR KESHAVLAL PATEL,DILIPBHAI KESHAVLAL PATEL,BHARATBHAI KESHAVLAL PATEL,BHARTIBEN KESHAVLAL PATEL,BHAGVATIBEN KESHAVLAL PATEL,MOHANBHAI JIVABHAI-DECD.,MADHUBEN @ MADHUKANTABEN MOHANBHAI PATEL,LILABEN MOHANBHAI PATEL,ATMARAM DHANABHAI-DECD.,AMRATBHAI ATMARAM PATEL,BHIKHABHAI ATMARAM PATEL,LAXURIYA INFRASTRUCTURE PARTNESHIP FIRM,GOLDI ASHOKBHAI SHAH,BHAVIN PRAKASHBHAI SHAH,PRAKASHBHAI M SHAH	,DR.ABHISST K THAKER
3605	AO/50/2015	9/6/2015	MITESHBHAI PRAVINBHAI CHAUHAN,	MR VIJAY H NANGESH	PRAVINBHAI BABUBHAI CHAUHAN,MAHENDRABHAI BABUBHAI CHAUHAN,NARESHBHAI BABUBHAI CHAUHAN,HARSHADBHAI BABUBHAI CHAUHAN	MR.SUBHASH G BAROT
3606	AO/52/2015	2/3/2016	NIHAL DEEPCHAND HARIYANI,	MR RL MEHTA,MR PINAKIN B RAVAL	ASAN DEEPCHAND HARIYANI,	MR DHARMESH V SHAH,MS. STUTI Y JANI
3607	AO/53/2015	6/8/2015	BHUPENDRABHAI FAKIRBHAI PATEL,	MR SACHIN D VASAVADA,MR.GAURANG B GOHEL	MASANGJI SHANAJI,MANGUBEN SHANAJI,VELABHAI MEPABHAI BHARWAD,MAYBHAI NUGHABHAI BHARWAD,ALPESHBHAI BABUBHAI PATEL,PRASHANTBHAI BABUBHAI PATEL,BRIJESHBHAI RAMESHBHAI PATEL,SITABEN W/O LATE HOTHAJI SHANKARJI,RAMAJI HOTHAJI THAKORE,DASHRATHJI HOTHAJI THAKORE,KANKUBEN HOTHAJI THAKORE,LALSINH HOTHAJI THAKORE	NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX(N),MR PADMRAJ K JADEJA
3608	AO/54/2015	29/03/2016	IFTEKHAR AHMED ABDUL AZIZ ANSARI,	BHARGAV KARIA & ASSO	THE BAKERY ASSOCIATION,SAMSUL HAQ A ANSARI,MOHAMMED HANIF MOHAMMED SHAFI SHEKH,REHAN INAYAT ALI,NASIRKHAN MUNVARKHAN PATHAN,ARIFKHAN PATHAN,ABBASBHAI TAIYABBHAI GANDHI	NOTICE SERVED BY DS,MR.MINHAJ M SHAIKH

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3609	AO/56/2015	25/06/2015	CHINUBHAI BABALDAS CHAUHAN,	MR SHITAL R PATEL	THAKORE CHHAGANJI SENDHAJI,OIL AND NATURAL GAS CORPORATION LTD AHMEDABAD	MR NV GANDHI,MR RITURAJ M MEENA,MR VIRENDRA R PATEL
3610	AO/57/2015	22/07/2015	SUBHASHCHANDRA HIRALAL VISHVAKARMA,	MR M R SAIYED	SHEETAL INFRASTRUCTURE PRIVATE LIMITED,GIRJA VISHVAKARMA D/O JAGADISH R SHARMA AND WIFE OF SUBHASHCHANDRA VISHVAKARMA	NOTICE SERVED,MR NIKUNJ D BALAR
3611	AO/58/2015	23/03/2015	PRAKASHBHAI THAKOREBHAI PATEL,GOBARBHAI GORDHANBHAI KUNJADIYA	MS ANUJA S NANAVATI	UKABHAI NARANBHAI PATEL,JAGDISHBHAI LABHUBHAI GADHIYA,BIPINBHAI LALJIBHAI,BHARATBHAI VANMALIBHAI PATEL,PRAVINBHAI THAKARSIBHAI,GOVINDBHAI KESHAVJIBHAI MUNGRA,ADESHWAR ENTERPRISE ONE PARTNERSHIP FIRM,MANDANLAL FATEHLAL JAIN,KANAIYALAL NATHULAL SHAH,SHANTILAL MADANLAL SHAH,NAVIN ROSHANLAL KUMATH,MAHESHKUMAR SITARAM PATEL,PUSHPABEN KANIYALAL SHAH	,MR JIGAR M PATEL
3612	AO/61/2015	3/7/2015	DEVJIBHAI RAMJIBHAI AVADIYA,DEVRAJBHAI BHIMABHAI MYATRA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	KHETA MEGGAR MAROND,	
3613	AO/62/2015	7/8/2015	SUHAS CHAMPAKLAL DESAI,VIMAL CHAMPAKLAL DESAI	MS ANUJA S NANAVATI	VIDYABEN HASMUKHRAI DESAI,GEETABEN BHIKHUBHAI DESAI DAUGHTER OF MAGANBHAI GHELABHAI,RAKSHABEN VIJAYBHAI DESAI,HEMABEN AMITBHAI DESAI DAUGHTER OF MAGANBHAI GHELABHAI,BHANUBEN RATILAL DESAI DAUGHTER OF GHELABHAI DAHYABHAI,UDAYBHAI BHIKHUBHAI DESAI SON OF JELIBEN GHELABHAI,VINAYBHAI BHIKHUBHAI DESAI SON OF JELIBEN GHELABHAI,PANKAJBHAI BHIKHUBHAI DESAI SON OF JELIBEN GHELABHAI,JAYESHBHAI BHIKHUBHAI DESAI SON OF JELIBEN GHELABHAI,MADHUBEN GHELABHAI DESAI,JAYANTIBHAI ALIAS MANGUBHIA GHELABHAI DESAI,DHARMINBHAI JASHVANTLAL DESAI SON OF SHARDABEN GHELABHAI,FALGUNIBEN BHAVINBHAI VORA DAUGHTER OF SHARDABEN GHELABHAI,URMILABEN MANILAL DESAI DAUGHTER OF GHELABHAI DAHYABHAI,SAVITABEN CHHOTUBHAI DESAI DAUGHTER OF GHELABHAI DAHYABHAI,DHANSUKHBHAI GHELAHBIA DESAI,RAJNIKANT BHAGVANJI DESAI,NILESHHBIA MAGANLAL SHAH	,MR DHAVAL D VYAS
3614	AO/63/2015	26/08/2015	LEGAL HEIRS OF LATE LALLUBHAI KALABHAI VAGHRI JADABEN,SHANTABEN LALLUBHAI VAGHRI,KANTABEN LALLUBHAI VAGHRI	MR DHRUV K DAVE	SANJAYBHAI HIRUBHAI PATEL,ANKITBHAI RAHABHAI RATHOD,KAILASHBEN ANKITBHAI RATHOD,CHANDUBHAI DHANABHAI MALI,RANCHHODBHAI LALLUBHAI VAGHRI,KAMLABEN LALLUBHAI VAGHRI,JASIBEN MAHIJIBHAI VAGHRI,MEENABEN MAHIJIBHAI VAGHRI,LEELABEN MAHIJIBHAI VAGHRI,PUNIBEN MAHIJIBHAI VAGHRI,KANUBHAI SOMABHAI VAGHRI,RAJUBHAI SOMABHAI VAGHRI,MANUBHAI SOMABHAI VAGHRI,MADHUBEN SOMABHAI VAGHRI	NOTICE SERVED BY DS,VIJAY H PATEL
3615	AO/64/2015	30/06/2015	HARDIKBHAI JAYANTIBHAI THAKKAR,	MR C B UPADHYAYA	JADEJA LILABHA DHIRUBHA THROUGH POA AYER PARBATBHAI BACHABHAI,	
3616	AO/65/2015	30/06/2015	HARDIKBHAI JAYANTIBHAI THAKKAR,	MR C B UPADHYAYA	JADEJA LILABHA DHIRUBHA THROUGH POA AYER PARBATBHAI BACHABHAI,	
3617	AO/66/2015	30/06/2015	TULSIBHAI PUNJIRAMBHAI THAKKAR,	MR C B UPADHYAYA	JADEJA LILABHA DHIRUBHA THROUGH POA AYER PARBATBHAI BACHABHAI,	

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3618	AO/67/2015	12/8/2015	GAGAN GLASS TRADERS,AMARJITKAUR PARAMSINH BHATIA	MR MANISH J PATEL	SUMERMAL MOHANLAL MEHTA,	NOTICE SERVED
3619	AO/68/2015	23/06/2015	SAGAR MANUKANT SHAH,	MS. KRUTI M SHAH	PRESIDENT,DHANSUKHLAL RATILAL VANKAWALA,SURAT MUNICIPAL CORPORATION,ZONAL OFFICER,JAYESHBHAI CHHANALAL SHAH	
3620	AO/69/2015	9/7/2015	RAGHUVIR G CHAUDHARY,	MR PM LAKHANI,MRS R P LAKHANI	SHANTABEN BALDEVBHAI PRAJAPATI,BALDEV PRAJAPATI,COMMISSIONER, MUNICIPAL CORPORATION	DELETED,MR SHAKTI S JADEJA
3621	AO/70/2015	3/7/2015	HARIBHAI KHODABHAI MANIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	ASHOKKUMAR DHIRAJLAL BELANI,BHARATBHAI CHHAGANBHAI PATEL	
3622	AO/71/2015	16/06/2015	SALIMBHAI ALIBHAI MALEK,MALEK DHANBEN ALI MOHAMMAD,MALEK AIYUBBHAI ALIBHAI,MALEK MAHEMUDBHAI ALIBHAI	MR JIGAR P RAVAL	JAISUKHBHAI MOHANBHAI NASHIT,KISHORBHAI DHIRUBHAI VIRADIYA	,MR HARSHADRAY A DAVE
3623	AO/74/2015	24/06/2015	VAGHELA NARENDRASINH MANGAJI,	MR KAMLESH S KOTAI	DHABHI BALUBHA WIFE OF PARTHJI,DHABHI PRAVINJI PARTHIJI,DHABHI JATUJI PARTHIJI,DHABHI RANJITJI PARTHIJI,DHABHI TEJUBEN PARTHIJI,DHABHI DEVUBEN PARTHIJI,PATEL GHANSHYAMBHAI BHOLIDAS	MR VIKRAM J THAKOR,MR AMIT N CHAUDHARY
3624	AO/75/2015	30/07/2015	GAURIBEN MAGANLAL SOLANKI,HASUMATIBEN MAGANLAL SOLANKI,BALDEVBHAI MAGANLAL SOLANKI,JITENDRABHAI MAGANLAL SOLANKI,BHARATBHAI MAGANLAL SOLANKI,NATUBHAI @ NATWARLAL MANILAL SOLANKI,JAGABHAI MANILAL SOLANKI	MR MAHENDRA U VORA	PRAVINBHAI NARSINHBHAI PATEL,NARENDRABHAI BHIKHABHAI,KISHORBHAI BHIKHABHAI VIRANI,THE CHAIRMAN	,(MR PARESH M DARJI)
3625	AO/76/2015	30/03/2015	JATINBHAI BHALUBHAI BHARWAD,DARSHANBHAI BHAILALBHAI MAKWANA	(MR SUNIL C PATEL)	PRABHATSINH JETHIBHAI GOHIL,LILABEN W/O ISHWARBHAI NATHABHAI AND D/O ISHWARBHAI,SHANTABEN W/O VADILAL BABABHAI VALAND,BHANUBEN W/O ARVINDBHAI NARSINHBHAI VALAND AND D/O ISHWARBHAI,VALJIBHAI KESHARBHAI RABARI,LILABHAI KESHARBHAI RABARI	,MR KIRTIDEV R DAVE
3626	AO/77/2015	10/6/2015	MANOJBHAI BHUPATBHAI VADODARIYA,	MR MEHUL S SHAH,MR LALIT K BABULKAR	TRIVEDI PRITISAGAR DEVENDRAKUMAR,LEGAL HEIRS OF DECEASED ATMARAM MAHASUKHRAM,KARUNASHANKAR ATMARAM TRIVEDI,YOGESH KARUNASHANKAR TRIVEDI,GEETABEN KARUNASHANKAR TRIVEDI,MEETABEN KARUNASHANKAR TRIVEDI,RITABEN KARUNASHANKAR TRIVEDI,HEENABEN KARUNASHANKAR TRIVEDI,LEGAL HEIRS OF DECEASED CHANDRAKANT ATMARAM,VIMLABEN WIDOW OF CHANDRAKANT ATMARAM,GEETABEN CHANDRAKANT TRIVEDI,HANSABEN CHANDRAKANT TRIVEDI,MUKESH CHANDRAKANT TRIVEDI,VIJAYBHAI CHANDRAKANT TRIVEDI,KANAIYALAL ATMARAM TRIVEDI,LEGAL HEIRS OF DECEASED RAMESHCHANDRA ATMARAM TRIVEDI,KAMLABEN WIDOW OF RAMESHCHANDRA ATMARAM,DEVENDRABHAI ATMARAM TRIVEDI,JAGDISHBHAI ATMARAM TRIVEDI,BHAVIKBHAI BHARATBHAI SHAH	,RULE SERVED BY DS,DS AFF.NOT FILED (R),MS MOHINI K SHAH,MR MASOOM K SHAH
3627	AO/78/2015	23/07/2015	MO.RAFIK ABDULLATIF ANSHARI,LIYAKATALI BASHIRBHAI NILGAR,SAJIDBHAI MEMON	MR SP MAJMUDAR,MR P P MAJMUDAR	AHMEDABAD MUNICIPAL CORPORATION,JAHIR AHMED ANSHARI-DECD.,RAHEMATBIBI KHUDABAX-DECD.	DS AFF.NOT FILED (N),MR DEEP D VYAS
3628	AO/79/2015	19/08/2016	GOOGLE INC.,	SINGHI & CO	ROXUL ROCKWOOL TECHINICAL INSULATION PVT LTD,INDIA ISSUES NETWORK,GRAM VIKAS TRUST	NOTICE UNSERVED,MR DHAVAL SHAH,MR BOMI H SETHNA
3629	AO/81/2015	27/03/2017	DINESHBHAI VASHRAMBHAI BAMHAROLIYA,	MR MURALI N DEVNANI	KAMLESHBHAI SUNDARJIBHAI,YOGESHBHAI SUNDARJIBHAI	NOTICE SERVED,MR JAYRAJ CHAUHAN

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3630	AO/82/2015	5/12/2016	DAKSHABEN D/O GHANSHYAMBHAI MANSUKHLAL SHAH,	SHASHVATA U SHUKLA	JITENDRABHAI GHANSHYAMBHAI SHAH,NITABEN JITENDRABHAI SHAH WD/O PIYUSHBHAI GHANSHYAMBHAI,PAYAL D/O PIYUSHBHAI GHANSHYAMBHAI SHAH,NARENDRABHAI GHANSHYAMBHAI SHAH,SHILPABEN D/O GHANSHYAMBHAI MANSUKHLAL SHAH,FALGUNI BALDEVBHAI ALIAS KISHORKUMAR M SHAH	RULE SERVED,MR SP MAJMUDAR,MR VISHAL C MEHTA
3631	AO/83/2015	12/8/2015	MIRZA MOHAMMED JAFAR ALI KHAN NAJAM-ES-SANI ALIAS NAWAB MIRZA MOHAMMED JAFAR,MIRZA MOHAMMED REZA ALI KHAN NAJAM-ES-SANI ALIAS NAWABZADA MIRZA MOHAMMED REZA ALI KHAN,MIRZA MOHAMMED TAQI ALI KHAN NAJAM-ES-SANI, ALIAS NAWABZADA MIRZA MOHAMMED,BATOOL SULTAN QIZILBASH ALIAS SHAHZADI BIBI SATOOL SULTAN,SAHAWAR SULTAN BARODAWALA ALIAS SHAHZADI SAHAWAR SULTAN BARODAWALA D/O NAWAB MIRZA	,MR JINESH H KAPADIA	SAYEEDA BEGUM ABDUQASIM SAIYED (WIFE OF JAFAR SAIYED0,MASOOMA BEGUM ABULQASIM SAIYED (WIFE OF AGHA MEHDI KHAN),FATMA BEGUM ABULQASIM SAIYED (WIFE OF AGHA KARIM KHAN)	MR DILIP B RANA
3632	AO/84/2015	12/8/2015	MIRZA MOHAMMED JAFAR ALI KHAN NAJAM-ES-SANI ALIAS NAWAB MIRZA MOHAMMED JAFAR,MIRZA MOHAMMED REZA ALI KHAN NAJAM-ES-SANI ALIAS NAWABZADA MIRZA MOHAMMED REZA,MIRZA MOHAMMED TAQI ALI KHAN,BATOOL SULTAN QIZILBASH ALIAS SHAHZADI BIBI SATOOL SULTAN,SAHAWAR SULTAN BARODAWALA ALIAS SHAHZADI SAHAWAR SULTAN BARODAWALA	MR JINESH H KAPADIA	SAYEEDA BEGUM ABDUQASIM SAIYED (WIFE OF JAFAR SAIYED),MASOOMA BEGUM ABULQASIM SAIYED (WIFE OF AGHA MEHDI KHAN),FATMA BEGUM ABULQASIM SAIYED (WIFE OF AGHA KARIM KHAN)	MR DILIP B RANA
3633	AO/85/2015	5/8/2015	MANIBHAI BHANABHAI PATEL,CHANDUBHAI BHANABHAI PATEL,HARIBHAI BHANABHAI PATEL,MOHANBHAI BHANABHAI PATEL	MR DILIP L KANOJIYA	MANIBHAI MANCHUBHAI PATEL,	
3634	AO/86/2015	16/06/2015	JUNEDMIYA ALIAS MARUFMIYA BAVAMIYA KADRI,FARHATUNNISHA BAVAMIYA KADRI,RAZIYUNNISHA BAVAMIYA KADRI	(MR PRABHAV A MEHTA)	MOHAMMAD SHAFI ALIAS BADIYUDDIN MAZAFFARHASAN KADRI,AEZAZUDDIN MAZAFFARHASAN KADRI,AMIRUDDIN MAZAFFARHASAN KADRI,ANWARUNNISHA MAZAFFARHASAN KADRI,MAHEJABIN MAZAFFARHASAN KADRI	(MR MB GANDHI),MR CHINMAY M GANDHI
3635	AO/88/2015	17/06/2015	D. KANANI ENGINEER PVT LTD,	MR BN LIMBACHIA	CHEHARBEN D/O KARSANBHAI VISABHAI,MADHUBHAI POATBHAI VASANI,THE AHMEDABAD MUNICIPAL CORPORATION	,(MRS VD NANAVATI),M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
3636	AO/90/2015	19/04/2016	PRAVINBHAI DAMUBHAI KOLI,	MR DHAVAL D VYAS	JAYANTILAL MOHANLAL MACHI,GODAWARIBEN DAMUBHAI KOLI,RATILAL DAMUBHAI KOLI,ISHWARBHAI DAMUBHAI KOLI,BALUBHAI DAMUBHAI KOLI,PILUBHAI DAMUBHAI KOLI,BABUBHAI DAMUBHAI KOLI,RANJANBEN D/O DAMUBHAI NARAYANBHAI KOLI AND W/O RAMESHBHAI PRAVINBHAI KOLI,SUMETRABEN WD/O ASHOKBHAI GAJUBHAI PATEL,JIGNESHBHAI ASHOKBHAI PATEL,JIGNISHABEN ASHOKBHAI PATEL,PINALBEN ASHOKBHAI PATEL,ALKABEN GAJUBHAI PATEL,KALAVATIBEN GAJUBHAI PATEL,CHANCHADBEN GAJUBHAI PATEL	NOTICE SERVED BY DS,MS TEJAL A VASHI
3637	AO/91/2015	28/04/2015	MANOJBHAI GHANSHYAMBHAI SAJNANI,	M R PANJWANI	SOMABHAI BABUBHAI VASAVA,	MR DM SHAH
3638	AO/92/2015	3/8/2015	JAYANTIBHAI SOMABHAI PATEL,	MR DIPAK R DAVE	SOMABHAI VIRCHANDBHAI PATEL -DECD.,	MR BAIJU JOSHI
3639	AO/93/2015	15/04/2015	BHUPATBHAI RANABHAI CHAD,	(MR PRABHAV A MEHTA)	BHATTIBEN SARTANBHAI,AHMEDABAD MUNICIPAL CORPORATION,SABARMATI RIVERFRONT DEVELOPMENT CORPORATION LIMITED	

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3640	AO/94/2015	22/04/2015	PATEL ASHABEN VISHNULAL,	RC JANI & ASSOCIATE	PATEL JAMNABEN MANUBHAI,THE MANAGER,ASSISTANT GENERAL MANAGER,M/S KRISHNA PAKIGING PARTNERSHIP FIRM,PATEL JAMNABEN MANUBHAI,PATEL BHARATKUMAR MANUBHAI,PATEL NARMADABEN MADHAVLAL	
3641	AO/95/2015	21/11/2016	PATEL MADHUBHAI UMEDBHAI,PATEL BIPINBHAI P,AMRISH GOKALDAS PATEL,PATEL PRABHUDAS	(MR PRABHAV A MEHTA)	SARADKUMAR PRAKASHCHANDRA JAIN,	RULE SERVED
3642	AO/96/2015	15/04/2015	BHUPATBHAI RANABHAI CHAD,	(MR PRABHAV A MEHTA)	RAVAJI GOMARJI,NAYANABEN ISHAVARBHAI,THAKOR ISHVARBHAI RAVAJI,AHMEDABAD MUNICIPAL CORPORATION,SABARMATI RIVERFRONT DEVELOPMENT CORPORATION LIMITED	
3643	AO/98/2015	15/04/2015	BHARTIYA ASHOKKUMAR POPATLAL,	MR ABHAYKUMAR P SHAH	BHARATIYA PRAKASHBHAI POPATLLA,BHARATIYA KANUBHAI POPATLAL	,MR MEHUL H RATHOD
3644	AO/101/2015	20/04/2015	JAVAHARBHAI PUNAMCHAND MEHTA,	MR MEHUL S SHAH	PRAKASHBHAI PUNAMCHAND MEHTA,RAJENBHAI PUNAMCHAND MEHTA,SHOBHANABEN RAJENDRABHAI PAREKH,NILAMBEN LALITBHAI MEHTA,JAYSREEBEN UDAYBHAI KAPADIA,EAST INDIA HOTELS LTD,GUJARAT NARMADA FERTILIZER CO.LTD,SESA GOA LTD,PRAKASH TUBES LTD,TISCO LTD,RELIANCE INDUSTRIES LTD,ASHOK LEYLAND LTD,VIDEOCON LTD,SURYA ROSHNI LTD,ASAI AUTOMOTIVES LTD,HINDUSTAN CONSTRUCTION CO.LTD,GARWARE POLYSTER LTD,RELIANCE CAPITAL LTD,RELIANCE COMMUNICATION LTD,RELIANCE NATURAL RESOURCES LTD,SESA INDUSTRIES LTD,RELIANCE ENERGY LTD,NARMADA CEMENT CO.LTD,STEEL TUBES LTD,RELIANCE ENTERPRISEX LTD,D C M TOYOTA LTD	,MR KIRTIDEV R DAVE
3645	AO/102/2015	10/8/2015	NARSINGBHAI KESHARBHAI BARAD,	MR DIPAN DESAI	JOINT CHARITY COMMISSIONER,ASSISTANT CHARITY COMMMISSIONER,PRATAPSINH PITHABHAI DODIYA	NOTICE SERVED BY DS,VENU H NANAVATY
3646	AO/103/2015	1/8/2016	LATE JAGDISHCHANDRA PATHAK MULTI PURPOSE CHARITABLE TRUST,CHIRAG JAGDISHCHANDRA PATHAK	MR RUTVIJ S OZA	RAJENDRABHAI BAVAJIBHAI PATEL,JYOTSNABEN RAJENDRABHAI PATEL,MINABEN SURESHBHAI PATEL,RAVJIBHAI VAGHJIBHAI PATEL,DISTRICT DEVELOPMENT OFFICER	UNSERVED EXPIRED (N),RULE SERVED,MR MRUGEN K PUROHIT
3647	AO/105/2015	17/06/2015	ARVIND LIMITED (ASHOK MILLS LTD),	SINGHI & CO	RUSHIKUMAR GOVINDLAL PATEL-DECD.,KAILASHBEN W/O RUSHIKUMAR PATEL,NAITIKRUSHIKUMAR PATEL,TRUSHADRUSHIKUMAR PATEL,BHAGWATIPRASAD GOVINDLAL PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,MR DILIP L KANOJIYA
3648	AO/106/2015	11/4/2016	PATEL JAGDISHBHAI NATVARBHAI,	MR AR MAJMUDAR	PATHAK HANSABEN D/O BAPULAL MAHASHANKAR,SURESHBHAI JIVABHAI PATEL,JAGRUTI SURESHBHAI PATEL,MAHENDRABHAI JIVABHAI PATEL,BHAVANABEN MAHESHBHAI PATEL,GHANSHYAMBHAI JIVABHAI PATEL,VIMALBEN GHANSHYAMBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR,MR PRATIK Y JASANI
3649	AO/108/2015	14/08/2015	LEGAL HEIRS OF LILAVATI DHIRAJLAL VADGAMA,CHANDRAKANTH DHIRAJLAL VADGAMA,BHARAT DHIRAJLAL VADGAMA,JAYVANT DHIRAJLAL VADGAMA,UMESH DHIRAJLAL VADGAMA,HARSHIDA VIKRAM GAJJAR,JAYSHREE PRAKASH GAJJAR	MR AMAR D MITHANI	MINABA BALUBHA JADEJA,KAILASHBA GIRIRAJSINH JADEJA,BALUBHA DHIRUBHA JADEJA,KARAMSI LAVJI KHARECHA	MR ASHISH M DAGLI,MR RITESH B DAVE
3650	AO/109/2015	9/6/2015	BISMILLAHKHAN ISABKHAN BIHARI,HAYATKHAN MOHMMEDKHAN BIHARI	GIRISH K PATEL,MR MAHESH P PATEL	NALINBHAI LAXMICHAND SHAH,ABDULBHAI VAJIRBHAI MANKNOJIYA,ABBASKHAN ISABKHAN BIHARI	,MR TUSHAR CHAUDHARY,MR.DIPEN F CHAUDHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3651	AO/110/2015	7/9/2015	KETANBHAI PRAVINCHANDRA MODI,HEMANTBHAI PRAVINCHANDRA MODI	MR P P MAJMUDAR,MR. NISHIT P GANDHI	KERALA KALA SAMITI,M B VINODKUMAR,PRAVINCHANDRA PRABHUDAS MODI,SAROJBEN PRAVINCHANDRA MODI	
3652	AO/111/2015	25/07/2017	SURYAPUR CO-OPERATIVE BANK LTD,	MR BAIJU JOSHI	JAYANTBHAI NAGINDAS GAGLANI,AJAYSINH NATVARSINH KOSADA,ARYA AJAYSINH KOSADA	MR YM THAKKAR,MR MANAN A SHAH
3653	AO/113/2015	12/8/2015	RAKESH ARVIND DESAI,URVI RAKESH DESAI	MR DHAVAL D VYAS	ACTIVE FINSTOCK PRIVATE LIMITED,TUSHAR JAYNTILAL PUROHIT	REFUSED SERVED (N)(10),MR JF MEHTA
3654	AO/114/2015	12/8/2015	RAKESH ARVIND DESAI,URVI RAKESH DESAI	MR DHAVAL D VYAS	ACTIVE FINSTOCK PRIVATE LIMITED,NAISHAD JAYNTILAL PUROHIT	REFUSED SERVED (N)(10),MR JF MEHTA
3655	AO/115/2015	16/06/2015	CHATURBHAI BIHARILAL LALWANI,	DR.ABHISST K THAKER	TEJENDRA RATILAL PATEL,BALKRISHNA PURSHOTTAMDAS PATEL	,MR BHUNESH C RUPERA
3656	AO/116/2015	4/8/2015	GUJARAT TEA DEPOT COMPANY,GUJARAT TEA PROCESSORS AND PACKERS LTD	MR JATIN Y TRIVEDI	BHAGARAM KRUPAJI GANCHI,	MR MITUL K SHELAT
3657	AO/117/2015	1/5/2015	M/S SYMPHONY LTD,ACHAL A BAKERI	MR JATIN Y TRIVEDI	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED,KAMAL NANDI,ANUP BHARGAVA	(MR RR SHAH),MR HARSHIL SHAH
3658	AO/119/2015	25/07/2019	JENABEN BABUBHAI PINJARA D/O BABUBHAI PINJARA,	MR HARDIK P MEHTA	KHIMJIBHAI TIDABHAI MAKWANA,RAMESHBHAI TIDABHAI MAKWANA,LALJIBHAI MEGHABHAI GAJERA,OM SHANTI DEVELOPERS,PRATAPBHAI N SHINOJIYA,DIPINBHAI N HERMA,RAJESHBHAI N SHINOJIYA,TOWN PLANNING OFFICER	,GOVERNMENT PLEADER,MR AMIT V THAKKAR,MR DHAVAL D VYAS,MR SP MAJMUDAR
3659	AO/120/2015	21/09/2017	JIGNESH VISHNUBHAI PATEL,	MRS. HIRAL TRIVEDI	BHIKHAJI KACHRAJI THAKOR,LILABEN BHIKHAJI THAKOR,LAXMIBEN KACHRAJI THAKOR,SEEMABEN KACHRAJI THAKOR,SHAKUNTALABEN BHIKHAJI THAKOR,SHILPABEN BHIKHAJI THAKOR,MINOR AJITBAHI BHIKHAJI THAKOR THROUGH LEELABEN BHIKHAJI THAKOR,MINOR BHAVESHBHAI BHIKHAJI THAKOR THROUGH LEELABEN BHIKHAJI THAKOR,DINESH LAXMANJI THAKOR,RAJESHBHAI LAXMANJI THAKOR,JOHN G VARGIS,DINESHBHAI RATANLAL VAKTA-DECD. THROUGH LEGAL HEIRS,VARSHABEN DINESHCHANDRA VAKTA,CHARULBHAI DINESHCHANDRA VAKTA,SUSMABEN DINESHCHANDRA VAKTA,NIMIT PRAMUKHBHAI PATEL,PANKAJBAHI ARVINDBHAI PATEL	,NOTICE SERVED,MR SHITAL R PATEL
3660	AO/121/2015	5/10/2018	SHANATBHAI HASMUKHBHAI PANCHAL,	RUSHABH H SHAH	IQBALBHAI ISMILEBHAI MALEK,	MR P P MAJMUDAR
3661	AO/122/2015	18/06/2015	HEMARBHAI RAMESHCHANDRA PANDYA,MILAN RAMESHCHANDRA PANDYA,JIGNESH RAMESHCHANDRA PANDYA,VAISHALIBEN RAMESHCHANDRA PANDYA	(MR PRANAV S DAVE),MR SHIVANG M SHAH	NIKESH INDRAVADAN MODI,PRATIK KANTILAL DESAI	
3662	AO/123/2015	19/06/2015	LEGAL HEIRS OF DECD. RAMJIBHAI MANEKHBIA RABARI,	MR SP MAJMUDAR,MS. SHIVANGI M RANA	BECHARBHAI ATMARAM,KASTURIBEN WD/O ATMARAM CHHAGANBHAI,GAURIBEN ATMARAM,NAGINBHAI ATMARAM,RADHABEN ATMARAM,SHANTABEN ATMARAM,GEETABEN ATMARAM,LEGAL HEIRS OF DECD. OF DECD. SAKRAJI SHANKARJI THAKORE,SENDHAJI SAKRAJI THAKORE,VISAJI SAKRAJI THAKORE,MANAJI SAKRAJI THAKORE,THANAJI SAKRAJI THAKORE,MEENABEN WD/O UDESINH SAKRAJI THAKORE,ISHWARJI SAKRAJI THAKORE,BRIJRAJSINH KIRITSINH GOHIL,KAMLESHBHIA RAJENDRAPRASAD TRIPATHI,DASHRATHBHAI JASHUBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3663	AO/125/2015	9/6/2016	TARUNBHAI SANTRAMBHAI VARMA,USHADEVI SANTRAMBHAI VARMA,GAURAV SANTRAMBHAI VARMA,PRITIBEN TARUNBHAI VARMA,MRUNAL SANTRAMBHAI VARMA	MS TRUSHA K PATEL	KANAIYALAL MAFATLAL JOSHI,PANKAJBHAI NATWARLAL,RUPESHKUMAR NATWARLAL,MUDRIKABEN WD/O NATWARLLA,MOHANDAS MANGALDAS PATEL,PARAG GIRDHARBHAI GANATRA	NOTICE SERVED BY DS,MR NIRAV C SANGHAVI
3664	AO/126/2015	8/2/2017	HEMAL KANAIYALAL PATEL,	MR JIGAR P RAVAL	NARAYAN BACHOMAL VAGHWANI,MUKESHBHAI VASUDEV PANDYA,NITABEN MUKESHBHAI PANDYA,RUCHIBEN MUKESHBHAI PANDYA	NOTICE SERVED BY DS,MR AR MAJMUDAR
3665	AO/128/2015	10/6/2015	MAVJIBHAI BHAGUBHAI DABHI-DECD.,AVALBEN MAVJIBHAI DABHI,MULIBEN DAUGHTER OF MAVJIBHAI BHAGUBHAI DABHI,NAUGHANBHAI MAVJIBHAI DABHI,RAMABEN DAUGHTER OF MAVJIBHAI BHAGUBHAI DABHI AND WIFE OF RAMJIBHAI HAJABHAI ADIYAL,DHIRAJLAL MAVJIBHAI DABHI,MANHARBHAI MAVJIBHAI DABHI,JATIN MAVJIBHAI DABHI	MR AB MUNSHI	DHANIBEN DAUGHTER OF RAIYABHAI BHAGUBHAI DABHI AND WIFE OF KHODIDAS,AMRATBEN DAUGHTER OF RAIYABHAI BHAGUBHAI DABHI AND WIDOW OF BECHARBHAI,SAVITABEN DAUGHTER OF RAIYABHAI BHAGUBHAI DABHI AND WIFE OF GOVINDBHAI,RAIYABHAI BHAGUBHAI DABHI-DECD.,NANJIBHAI RAIYABHAI DABHI-DECD.,SHANTABEN NANJIBHAI DABHI,GANESHBHAI NANJIBHAI DABHI,SANJAYBHAI NANJIBHAI DABHI,JAYESHBHAI NANJIBHAI DABHI,SURESHBHAI BHAGWANJIBHAI PARMAR,GOVINDBHAI RAIYABHAI DABHI	,NOTICE SERVED,MR ANKIT SHAH,MR.JAY S SHAH
3666	AO/129/2015	4/12/2015	HIRALAL PREMJIBHAI SAVANI,	MR JIGAR P RAVAL	BABUBHAI HIRABHAI PATEL,KALUBHAI AMARSINHBHAI PATEL,MANHARBHAI KARAMSHIBHAI CHAKLASIYA,MANHARBHAI DAHYABHAI KAKADIYA,SUB-REGISTRAR-KAMREJ,THE DEPUTY MAMLATDAR-KAMREJ	NOTICE SERVED BY DS,MR JITENDRA M PATEL
3667	AO/130/2015	30/04/2015	PATEL DINESHKUMAR KANTILAL,	MR ABHISHEK M MEHTA	JERAMBHAI MALABHAI RABARI,SOMABHAI MALABHAI RABARI,KARAMSHIBHAI VITHTHABHAI RABARI,MERAJBHAI VITHTHABHAI RABARI	,MS TRUSHA K PATEL
3668	AO/131/2015	1/10/2015	SUMAN VIMAL MALOO,KAMAL NEMCHAND MALOO	MR NARENDRA L JAIN	RENU SHRINATH RAI,	MS ASHLESHA M PATEL
3669	AO/132/2015	5/5/2015	ARUNBHAI JAYANTILAL PATEL,	MR YOGI K GADHIA	RUPAL RAJUBHAI THAKOR,PILVAIKAR RAMANBHAI MAFATLAL	

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3670	AO/133/2015	5/5/2016	BHATI NETHABHAI ANANDHBHAI,BHATI (MARWADI) RATNABHAI KANABHAI,SOLANKI (MARWADI) JETHABHIA RAMABHAI,RATHOD GALAJI GOVINDBHAI,MAKWANA PUNAMBHAI DEDABHAI,BHATI PUNAMBHAI MAGHABHAI,SOLANKI DALABHIA NARANBHAI,RATHOD MOHANBHAI MODABHAI,SOLANKI MALABHAI VARDHABHAI,BHATI JETHABHAI DEVABHAI,RATHOD PARESH BUDHABHAI,VINODBHIA VARDHABHAI SOLANKI,BHAVESHBHAI RANCHHODBHAI BHATI,BHATI ISHWARBHAI MODABHAI,LABHABHAI RANCHHODBHAI BHATI,MAKWANA PEMABHAI AMARABHAI,BHATI LAXMIBEN NETHABHAI,PARMAR JAGABHAI DEVABHAI,BHATI VIKRAMBHAI NETHABHAI,DHADHAL MEDHABHAI KANABHAI,RATHOD ARJUNBHAI LAKHABHAI,SOLANKI MANABHAI DEVABHAI,JITUBHAI MOHANBHAI RATHOD (MARWADI),RATHOD GIRDHARBHAI LAXMANBHAI,RATHOD MALUBEN LAXMANBHAI,PARMAR JASHODABEN ISHWARBHAI,BHATI PREMABHAI RUPABHAI,MAKWANA BHAGABHAI DEDABHAI,SOLANKI HARABHAI OKHABHAI,SOLANKI SHANKARBHAI HARABHAI,RATHOD HARJIBHAI GALABHAI,BHATI JITUBHAI PREMABHAI,SOLANKI KALABHAI JETHABHAI,DHADHAL AMARIBEN KANABHAI,SOLANKI HIRABHAI PRABHABHAI,SOLANKI KHIMABHAI PRABHABHAI,MAKWANA JIVANBHAI PUNAMBHAI,KALIDAS BHAGABHAI MAKWANA(KORI),BHATI NATHABHAI RAMABHAI,CHAMANBHAI JETHABHAI PARMAR,BHATI KISHANBHAI NARANBHAI,BHATI RAMABHAI NATHABHAI,SOLANKI GANESHBHAI JETHABHAI,BHATI LAXMANBHAI DEVABHAI,VARDHAJI JETHABHAI SOLANKI,SOLANKI PRABHABHAI RAMABHAI,BHATI DEVABHAI TRIKAMBHAI,SOLANKI PRAVINBHAI HIRABHAI,BHATI RATNABHAI DEVABHAI,BHATI DHANABHAI KANABHAI,BHATI DILIPBHAI VIKRAMBHAI,MARWADI NARANBHAI VANABHAI,RATHOD LAXMIBEN ISHWARBHAI,BHATI AMABHAI NATHABHAI,SOLANKI RAMJIBHAI NATHABHAI,BHATI RAJABHAI DEVABHAI,RATHOD SENABHAI PREMABHAI,BHATI ANILBHAI PRABHABHAI,BHATI NATHAHBIA ANDABHAI,SOLANKI KHIMABHAI RAMABHAI,MARWADI GANESHBHAI JIVAHBAI,MARWADI LALHBAI VANABHAI,MALABHAI KARSHANBHAI BHATI (MARWADI),MARWADI ANDABHAI JIVABHAI,RATHOD RUPABHAI KANABHAI,RATHOD VIRABHAI JAGABHAI,MARWADI RAJABHAI KASNAJI,SOLANKI DAHIBEN KHIMABHAI,BHATI HIRABHAI ANDABHAI,RATHOD RAMESHBHAI ISHWARBHAI,HIRABEN ISHWARBHAI RATHOD,BHATI KALABHAI GIRDHARBHAI,NATHABHAI KALABHAI BHATI,DHANABHAI HARABHAI PARMAR,HIRABHAI VANABHAI RATHOD,RATHOD ISHWARBHAI HIRABHAI,RUPIBEN NARANBVHAI BHATI,RATHOD PUNAMBHAI VANABHAI,DILIPBHAI PUNAMBHAI RATHOD,RAMESHBHAI PUNAMBHAI RATHOD,PRABHABHAI HIRABHAI BHATI,BHATI KAMLESHBHAI PUNAMBHAI,BHATI DAHYABHAI HIRABHAI,RATHOD (VADHIYALA) KISHANBHAI MALABHAI,BHATI HARABHAI DHANABHAI,SOLANKI NENUBEN VALJIBHAI,RAMESHBHAI VALJIBHAI SOLANKI,BHATI DHULABHAI LAXMANBHAI,BHATI PARESH DHULABHAI,SOLANKI RAJESHBHAI DALABHAI,BHATI MANUBHAI SENDHABHAI,BHATI ASHWINBHAI SENDHABHAI,BHATI DHANIBEN PARESHBHAI,PARMAR DHANIBEN NATHABHAI,AMBABEN NATHABHAI PARMAR,PUNAMBHAI MALABHAI BHATI,BHATI NAVDHANBHAI PUNAMBHAI,MALABHAI SELABHAI SOLANKI,MAKWANA VEJIBEN PRABHABHAI,SOLANKI DALUBEN NARANBHAI,SOLANKI PREMIBEN NARANBHAI,SOLANKI DANABHAI NARANBHAI,RATHOD BAHADURBHAI GALABHAI,DILIPBHAI MALABHAI SOLANKI,ANILBHAI VAGHABHAI SOLANKI,PRAKASHBHAI VAGHABHAI SOLANKI,HARESHBHAI GOVINDBHAI SOLANKI,GANESHBHAI HIRABHAI	MR BHUSHAN B OZA	HARSHAYU INFRASTRUCTURE SERVICES,AHMEDABAD MUNICIPAL CORPORATION	MR DEEP D VYAS,MR ASHISH B DESAI

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3671	AO/134/2015	5/5/2016	RATHOD DAHYABHAI BHAGWANBHAI,SOLANKI GOVINDBHAI HIRABHAI,BHATI DHANABHAI VANABHAI,RATHOD GANESHBHAI LAXMANBHAI,GOPALBHAI VIRABHAI RATHOD,BHATI MEGHABHAI JAGABHAI,RATHOD VIRABHIA MODABHAI,HARESHBHAI MALABHAI RATHOD,VAGHABHAI HIRABHAI SOLANKI,MOHANBHAI DHANABHAI BHATI,BHATI GOVINDBHAI MADHABHAI,BHATI MAHESHBHAI GOVINDBHAI,BHATI PARESHBHAI GOVINDBHAI,MANABHAI CHHAGABHAI SOLANKI (LAVRI),PREMIBEN ARJANBHAI BHATI,BHATI LAXMANBHAI ARJUNBHAI,KISHANBHAI NARANBHAI SOLANKI,DEVABHAI RUPABHAI BHATI,SHAILESHBHAI LAKHABHAI RATHOD,LAKHABHAI MADHABHAI RATHOD,BHATI RANABHAI RAJABHAI,VINODBHAI RAJABHAI BHATI (MARWADI),PUNAMBHAI RUPABHAI BHATI,BHATI GANESHBHAI DHANABHAI,RATHOD JAGABHAI LAXMANBHAI,MALABHAI PRABHABHAI RATHOD,SOLANKI GOPALBHAI MALABHAI,BHATI BHANIBEN RAJABHAI,BHATI DHULABHAI RAJABHAI,BHATI MINABEN DINESHBHAI,BHATI RAMESHBHAI RATNABHAI,SOLANKI GOPALBHAI PURABHAI,BHATI PUNIBEN JAGABHAI,RAJUBHAI RANABHAI BHATI,RANABHAI NATHABHAI BHATI,DILIPBHAI DHANABHAI BHATI,DINESHBHAI NATHABHAI RATHOD,NATHABHAI TRIKABHAI RATHOD,PARMAR NENUBEN JETHABHAI,MAKWANA NARANBHAI SAMRABHAI,PARMAR SAVJIBHAI MALABHAI,RATHOD JENIBEN JITUBHAI,BHATI NARESHBHAI RAJABHAI,MAKWANA CHAMANBHAI DALABHAI,KALUBHAI GAMNABHAI BHATI,PARMAR PREMIBEN SAVABHAI,MERAJBHAI SAVABHAI PARMAR,BHATI NENUBEN GAMNABHAI,MAKWANA VINODBHAI DALABHAI,SOLANKI PARBHABHAI MEGHABHAI,BHATI RAMABHAI MEGHABHAI,BHATI BALVANTBHAI GAMNABHAI,MAKWANA DAHYABHAI DALABHAI,DHANDHAL JAGMALBHAI MEGHABHAI,DHANDHAL DAHYABHAI MEGHABHAI,BHATI PREMABHAI RAJABHAI,RATHOD KHIMABHAI HARJIBHAI,BHATI PARESHBHAI SAKHABHAI,GOVINDBHAI BADHURAMBHAI PARMAR,NANJIBHAI AMRABHAI DHANDHAL,BHATI LAKHABHAI DEVABHAI,RATHOD DHANJIBHAI NATHABHAI,BHATI RAJIBEN DEVABHAI,RATHOD MUKESHBHAI GANESHBHAI,RATHOD SHAILESHBHAI GANESHBHAI,DHANDHAL VAGHABHAI KANABHAI,RAMESHBHAI JETHABHAI BHATI,MAKWANA GANESHBHAI RUPABHAI,BHATI DINESHBHAI PANABHAI,MAKWANA HIRABHAI GANESHBHAI,AMRABHAI BADHURAMBHAI PARMAR,MAKWANA MANABHAI RUPABHAI,PARMAR RAJABHAI MOTIBHAI,LAXMIBEN KARSABNBHAI BHATI,MAKWANA GIRDHARBHAI RUPABHAI,BHATI KANAJI NATHUJIBHAI,ANDABHAI NARANBHAI SOLANKI,DHANDHAL HARIBEN KANABHAI,BHATI NARESHBHAI AMARABHAI,RATHOD MAHENDRABHAI NARANBHAI,RATHOD NARANBHAI TRIKAMBHAI,SOLANKI LASIBEN MODABHAI,BHATI KASHNIBEN PANABHAI,GOPALBHAI GANESHBHAI BHATI,LILABEN GANESHBHAI BHATI,DAHIBEN PANABHAI BHATI,BHATI AMRABHAI MODABHAI,DHANDHAL TEJABHAI AMRABHAI,NATHIBEN RATNABHAI MAKWANA,DHANDHAL DEVIBEN AMRABHAI,SOLANKI HARESHBHAI VALABHAI,DHANDHAL GAMANBHAI AMRABHAI,BHATI MEGHABHAI GIRDHARBHAI,RATHOD GOPALBHAI MOHANBHAI,BHATI JIVIBEN MODABHAI,BHATI NANAKBHAI NARANBHAI,BHATI MADHABHAI NARANBHAI,RATHOD HIRABHAI MODABHAI,PUJABHAI HIRABHAI RATHOD,BHATI VIRABHAI NARANBHAI,RATHOD MEGHABHAI KANABHAI,RATHOD PANIBEN KANABHAI,SOLANKI DAHYABHAI RATNABHAI,SOLANKI HARSANBHAI VALABHAI,HIRIBEN KISHANBHAI BHATI,ANDAJI GALAJI RATHOD,DUNGARBHAI KALABHAI BHATI,RATHOD HARJIBHAI KESHABHAI,RATHOD DALPATBHAI HARJIBHAI,BHATI JAGAHBAI GANESHBHAI,BHATI	MR BHUSHAN B OZA,MR VISHAL C MEHTA	HARSHAYU INFRASTRUCTURE SERVICES,AHMEDABAD MUNICIPAL CORPORATION	DS AFF.NOT FILED (N),MR ASHISH B DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3672	AO/135/2015	18/06/2015	ABUBHAI KARIMBHAI LOHIYA,RAFIKBHAI ABUBHAI LOHIYA,HANIFBHAI ABUBHAI LOHIYA	MR MEHUL S SHAH	SHEIKH MOHMADHANIF ABDUL REHMAN,HEIRS OF DECD. AHEMADBHAI ISMAILBHAI TABANI-DECD.,KULSUM ARIFNOOR SUMAR,MEMUNA ABDULKADAR SORATHIYA,HAMIDA KHALIDNOOR SUMAR	,MS MEGHA JANI
3673	AO/136/2015	22/07/2015	THAKORE DAHYAJI MAGANJI,THAKORE MOHANJI ALIAS MOTIJI MAGANJI,THAKORE GANPATJI MAGANJI,THAKORE RAMANJI MAGANJI,THAKORE BHARATJI MAGANJI,THAKORE RAYIBEN UDAJI,VAGHELA (THAKORE) TAKHAJI GOTAJI,THAKORE AMTHIBEN GOTAJI,VAGHELA (THAKORE)JENAJI GOTAJI	MR. S. M. GOHIL	AMRATJI BHIKHAJI THAKORE,KISHANJI SUTHAJI THAKORE,ICHHABEN W/O RAMESHJI BHIKHAJI,KUNVARBEN ALIAS PARIBEN D/O BHIKHAJI ISHWARJI,MANJIBEN D/O SHIKHAJI ISHWARJI,SITABEN D/O SHIKHAJI ISHWARJI,DHARMESHBHAI KANTIBHAI PATEL,ALPESHBHAI RATIBHAI PATEL,ROHITBHAI PRAHLADBHAI MODI,KAMLESHBHAI PRAHLADBHAI MODI,PARESHBEN KAMLESHBHAI MODI,BABUBHAI MANIBHAI PRAJAPATI,ANILBHAI KESHAVLAL PATEL,DINESHBHAI BADRIPRASAD AGRAWAL,SUNILKUMAR AMBALAL PATEL	
3674	AO/139/2015	10/6/2015	SHANTABEN WFE OF MANIBHAI BECHARDAS PATEL,	MR PM BHATT	ZALA MAHENDRASINH VANUBHA,ZALA HARPALSINH MAHENDRASINH	
3675	AO/140/2015	5/10/2018	SHREE GAL AMBE PARIVAR TRUST,BABUBHAI KANJIBHAI MALVIYA,KANJIBHAI LIMBABHAI AMTALIA,BABUBHAI VIRJIBHAI KOTADIA,JAYSUKHBHAI SHAMJIBHAI MALAVIA,BHANUBHAI VIRJIBHAI RUPARELIA,JINABHAI JERAMBHAI BOARDA,CHUNIBHAI PARSOTTAMBHAI BORADA,DINESHBHAI THAKRSHIBHAI RAMANI,KANUBHAI RUDABHAI KOTADIA,DHIRUBHAI SHAMJIBHAI KAPODARA,PARSOTAMBHAI LALJIBHAI MALVAI,KALUBHAI CHAGANBHAI RUPARELIA,RASIKBHAI RAMJIBHAI GHELANI,VINUBHAI VAVJIBHAI MALVIA	MR ASPI M KAPADIA	BHAGUBHAI DAHYABHAI VASAVA,SOMABHAI CHITUBHAI VASAVA,JERAMBHAI CHITUBHAI VASAVA,KAMUBEN D/O CHITUBHAI MORARBHAI VASAVA AND W/O AMBUBHAI,BINDUBEN WD/O CHITUBHAI MORARBHAI VASAVA,SAVITABEN SD/O MOHANBHAI DHAYABHAI VASAVA,KAPILABEN D/O MOHANBHAI DAHYABHAI VASAVA AND W/O KANTIBHAI,MANOJBHAI MOHANBHAI VASAVA,SANJAYBHAI MOHANBHAI VASAVA,MANJIBHAI JADAVBHAI KANANI,VALLABHBHAI HARIBHAI GOTI (H U F),VITHALBHAI VALLABHBHAI RAMANI	,MR ZUBIN F BHARDA,MR SP MAJMUDAR,MR. HJ KARATHIYA
3676	AO/141/2015	16/06/2015	KENGARGULLA VENKESHWAR RAO,	DARSHAN M VARANDANI	TULSIRAM SONAJI PARIHAR,PRAKASH TULSIRAM PARIHAR,BALWANT PANDYA,SAILESH JADAV,HIYA SAILESH JADAV,MAYUR KARSANDAS KAPTA	
3677	AO/142/2015	15/06/2015	ISE ASMAL VORA PATEL-DECD. THROUGHVALI ISE ASMAL VORA PATEL,AIYUBBHAI VALI ISE ASMAL,MAHEBUBBHAI VALI ISE ASMAL,IRFANBHAI VALI ISE ASMAL,BILKISHBEN VALI ISE ASMAL,FIROZABEN VALI ISE ASMAL,SHAMIMABEN VALI ISE ASMAL,YAKUB ISE ASMAL,ABDUL ISE ASMAL-DECD. THROUGH LEGAL HEIRS,,SARFARAZ ABDUL ISE ASMAL,NURJAHAN ABDUL ISE ASMAL,KULSHUM ABDUL ISE ASMAL,YASMIN ABDUL ISE ASMALS,SABANA ABDUL ISE ASMAL,SABINA ABDUL ISE ASMAL,RASIDABEN ABDUL ISE ASMAL	MR MAHMOOD A MADNI	MUSE ASMAL-DECD. THROUGH LEGAL HEIRS,ADAM MUSE ASMAL-DECD.,MUSE ASMAL-DECD. THROUGH LEGAL HEIRS,,AMENABEN ADAM MUSE ASMAL WIDOW OF ADAM MUSE,YAKUB ADAM MUSE ASMAL,ABHRAM ADAM MUSE ASMAL,MUSHTAK ADAM MUSE,SABIR ADAM MUSE,HASANVALI MUSE,AHMED VALI MUSE,YUSUF VALI MUSE,ABHRAM MUSE-THROUGH LEGAL HEIRS,,ABDUL ABHRAM MUSE,BHAIJIBHAI SKRABHAI MALI,SOHIL ISMAILBHAI PATEL,MAHEBUB ALIBHAI PATEL	
3678	AO/143/2015	16/06/2015	NATHIBEN DUAGHTER OF BABUJI VAGHAJI AND WIFE OF PUNJAJI THAKOR,MANGUBEN DAUGHTER OF BABUJI VAGHAJI AND WIFE FATAJI THAKOR	MRS. HIRAL TRIVEDI	KACHRAJI BABAJI THAKOR-DECD.,RAMANJI KACHRAJI THAKOR,DILAJI KACHRAJI THAKOR,VINAJI KACHRAJI THAKOR,ASHOKJI KACHRAJI THAKOR,CHAMPABEN KACHRAJI THAKOR,SAKARBEN KACHRAJI THAKOR,BHAGIBEN KACHRAJI THAKOR,PUNJIBEN KACHRAJI THAKOR,SANJAYBHAI JAYANTIBHAI PATEL,TARUNBHAI BALVANTBHAI PATEL	,MR TATTVAM K PATEL
3679	AO/145/2015	12/6/2015	SUKHABHAI NODHABHAI SINDHAV,	MS VIDHI J BHATT	SHIVPRASAD LAHERCHAND BHIKHABHAI,GIRIRAJ RAMESHWAR GUPTA,RAMBABU RAMESHWAR GUPTA,ASHOK RAMESHWAR GUPTA,VIJAY RAMESHBHAI KATARIA	,MR NV GANDHI,MR VILAS G GOSWAMY

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3680	AO/147/2015	10/6/2015	HEIRS OF DECD. RAIYABHAI BHAGUBHAI -HEIRS OF DECD. NANJIBHAI RAIYABHAI DABHI,SHANTABEN NANJIBHAI DABHI,GANESHBHAI NANJIBHAI DABHI,SANJAYBHAIK NANJIBHAI DABHI,JAYESHBHAI NANJIBHAI DABHI,SURESHBHAI BHAGWANJIBHAI PARMAR	MR DIVYESH SEJPAL	DHANIBEN DAUGHTER OF RAIYABHAI BHAGUBHAI DABHI AND WIFE OF KHODIDAS JALABHAI PARMAR,AMRATBEN DAUGHTER OF RAIYABHAI BHAGUBHAI DABHI AND WIDOW OF BECHARBHAI LAXMANBHAI,SAVITABEN DAUGHTER OF RAIYABHAI BHAGUBHAI DABHI AND,MAVJIBHAI BHAGUBHAI DABHI-DECD.,AVALBEN MAVJIBHAI DABHI,MULIBEN DAUGHTER OF MAVJIBHAI BHAGUBHAI DABHI,NAUGHANBHAI MAVJIBHAI DABHI,RAMABEN DUGHTER OF MAVJIBHAI BHAGUBHAI DABHI AND WIFE OF,DHIRAJLAL MAVJIBHAI DABHI,MANHARBHAI MAVJIBHAI DABHI,JATIN MAVJIBHAI DABHI,GOVINDBHAI RAIYABHAI DABHI	,MR ANKIT SHAH,MR.JAY S SHAH
3681	AO/148/2015	3/6/2015	BHAGWANSINGH MADARSINGH VAGHELA,	MR MANTHAN K BHATT	LEGAL HEIRS OF DECD. BALUBA PRATAPSINGH MADHUBEN W/O BALVANTSINGH VAGHELA,	MR.HIREN M MODI
3682	AO/149/2015	26/11/2015	MAHESHBHAI TULSIDAS VAISHNAV,	MR NEERAJ J VASU	ASHOKKUMAR TULSIDAS VAISHNAV,	MR. YUNUS A PILUDIYA
3683	AO/150/2015	23/07/2015	RAVAL CHHANABHAI SOMABHAI,RAVAL KANUBHAI CHHANABHAI,RAVAL RAMANBHAI CHHANABHAI,RAVAL SURESHBHAI CHHANABHAI,RAVAL ASHOKBHAI CHHANABHAI,RAVAL HIRABEN CHHANABHAI	MR MRUGEN K PUROHIT	MANSURABEN MOHMEDHUSEIN,IRSHAD IDRISH BENGALI,RAVAL CHHANABHAI MAGANBHAI,PRATAPBHAI CHHANABHAI RAVAL,LAXMIBEN @ LACHIBEN WD/O CHHANABHAI MAGANBHAI	
3684	AO/151/2015	9/6/2015	GHUSABHAI TAPUBHAI SELADIYA,	THAKKAR AND PAHWA ADVOCATES	RAMESHBHAI VALLABHBHAI GAJERA,HARIBHAI CHANABHAI SAVALIYA,TALSIBHAI NANJIBHAI SAVALIYA,PARSHOTTAMBHAI NANJIBHAI SAVALIYA,BABUBHAI NANJIBHAI SAVALIYA,PUSHPABEN NANJIBHAI SAVALIYA,KADVABHAI NANJIBHAI SAVALIYA,CHANABHAI NANJIBHAI SAVALIYA,NAGDANBHAI JIVABHAI HUMBAL	
3685	AO/153/2015	2/5/2016	NARAYANBHAI HARIBHAI JADAV,	MR ASPI M KAPADIA	GUJARAT HOUSING BOARD,	MRS FALGUNI D PATEL
3686	AO/154/2015	23/07/2015	LEGAL HEIRS OF SEVANTILAL RAVCHAND SANGHAVI,SHREYANSH SEVANTILAL SANGHAVI,AMITKUMAR SEVANTILAL SANGHAVI,ABHAYKUMAR SEVANTILAL SANGHAVI,SMITABEN SEVANTILAL SANGHAVI W/O AJITKUMAR RASIKLAL,CHETANABEN SEVANTILAL SANGHAVI W/O NILESHKUMAR BHIKHALAL DOSHI	MR. ARCHIT P JANI	LEGAL HEIRS OF PABAJI TALSAJI BHIL THROUGH PARAG TALSAJI BHIL,BHALA PABA BHIL,KANTI PABA BHIL,PARUBEN PABAJI BHIL W/O PABAJI TALSAJI BHIL,KANTABEN PABAJI BHIL W/O PRUTHVIJI CHAMNAJI BHIL AND,RATNABEN SHIVAJI BHIL WD/O DECD. SAVAJI PABAJI BHIL,ISHWAR SHIVAJI BHIL S/O SHIVAJI PABAJI BHIL,CHATRAJI SHIVAJI BHIL S/O SHIVAJI PABAJI BHIL,KARSHANJI SHIVAJI BHIL S/O SHIVAJI PABAJI BHIL,JAYANTI SHIVAJI BHIL S/O SHIVAJI PABAJI BHIL,DEVAJI SUKHAJI MAJIRANA	
3687	AO/156/2015	6/7/2015	BHIKHUBHAI NANABHAI PATEL,KUSUMBEN BHIKHUBHAI PATEL,SAMIR BHIKHUBHAI PATEL,JAGRUTI BHIKHUBHAI PATEL	MR G R MANAV	DAMJIBHAI KUNVARJIBHAI YADAV,	MR DHAVAL D VYAS

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3688	AO/157/2015	7/8/2015	VAJIBEN MANGABHAI VANIYA,	MR ASIFKHAN I PATHAN,MR.MUFIZAHMED KADRI	RAJABHAI MANGABHAI VANIYA,JANABEN RAJABHAI VANIYA,JAYANTILAL RAJABHAI VANIYA,RAMESHBHAI RAJABHAI VANIYA,VASHANTBHAI RAJABHAI VANIYA,MANJUBEN RAJABHAI VANIYA,VALIBEN MANGABHAI VANIYA,KHIMIBEN MANGABHAI VANIYA,VALABHAI PARMAR,SONIBEN DEVSHIBHAI VANIYA,SAMABHAI DEVSHIBHAI PARMAR,PREMIBEN MANGABHAI VANIYA,GALALBEN MANGABHAI VANIYA,MUKUL JAYANTILAL KOTECHA,OMPRAKASH JAYANTILAL KOTECHA,JITUL JAYANTILAL KOTECHA,MAHENDRASINH (MANUBHA) CHHELUBHA,MAHESHSHANKAR JATASHANKAR	
3689	AO/158/2015	24/07/2015	BIPINBHAI NARANBHAI PATEL,	MS MEGHA JANI	AMBARAM JENAJI THAKOR,RAJESHBHAI AMBARAM THAKOR,MUKESHBHAI KESHAVLAL PATEL,SANJAYBHAI JAYANTILAL PATEL,TARUNBHAI BALWANTBHAI PATEL	,MR TATTVAM K PATEL
3690	AO/159/2015	12/6/2015	ANITABEN CHHABILDAS THAKKER,	MR PREMAL S RACHH	AMBALAL HARGOVINDDAS SHAH BAL GHAR THROUGH,BAI JIVKOR LALLUBHAI TRUST THROUGH TRUSTEE	
3691	AO/160/2015	12/7/2018	SHREEM CONSTRUCTION PVT LTD THROUGH BHUMISHT KANJIBHAI MAKWANA,	MR TATTVAM K PATEL	TENSILE STEEL LIMITED,APURVA DINESHBHAI PATEL	MR AB MUNSHI,MR MANAV A MEHTA,MR.D K.PUJ
3692	AO/161/2015	29/06/2015	MAHESHBHAI BABUBHAI HIRPARA,KIRANBEN MAHESHBHAI HIRPARA,MUKESHBHAI MANJIBHAI ITALIYA,MINABEN MUKESHBHIA ITALIYA	(MR AJ SHASTRI)	BARDOLI SRIRANG EXHIBITORS PVT LTD,	MR JIGAR M PATEL
3693	AO/162/2015	16/06/2015	RAMESHBHAI NARANBHAI PATEL,VIJAYBHAI ARVINDBHAI PATEL,PARESHBHAI NATVARBHAI PATEL	MR CHETAN K PANDYA,MR ANKIT B PANDYA	NOVA PROPERTIES PRIVATE LIMITED,M/S GOYAL DEVELOPERS,ARVIND CHAMPAKLAL SHAH,GARGIBEN VISHNUPRASAD,MADHUBEN PRABHUDAS PATEL,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,AHMEDABAD MUNICIPAL CORPORATION	
3694	AO/163/2015	30/06/2016	BHURABHAI CHELABHAI MAKWANA,	MR RAXIT J DHOLAKIA	PARBATBHAI DAHYABHAI RABARI,KALABHAI DHARMABHAI PATEL,AMARBEN KALABHAI PATEL,RANIBEN DAHYABHAI RABARI,KARSANBHAI JAVABHAI PATEL	NOTICE NOT RECD BACK,MR VIJAY H NANGESH,MS RITU R GURU
3695	AO/164/2015	17/06/2015	PRAVINBHAI BHAGWANDAS PANCHAL,	MR.HARDIK B SHAH,HCLS COMMITTEE	SURESHBHAI BHAWANDAS PANCHAL,KANAIYALAL BHAGWANDAS PANCHAL	
3696	AO/165/2015	16/08/2016	VITHALBHAI JIYABHAI MOCHI,	APPEARANCE DELETED	SHANTIBHAI KACHARABHAI MOCHI,JAGRUTI CORPORATION,MATHURDAS MEHTA OFFICE AT: JAGRUTI CORPORATION,KANTILAL MEHTA OFFICE AT: JAGRUTI CORPORATION,NAVINBHAI MEHTA JAGRUTI CORPORATION,JAMNABEN JIVABHAI-DECD.,KANTABEN ISHWARLAL,PARVATIBEN HARILAL-DECD.,KRISHNAKANT HARILAL MOCHI,GIRISHKUMAR HAILAL MOCHI,BHAVNABEN KANAIYALAL MOCHI,BHARATKUMAR NATWARLAL PARMAR,CHIRAG BHARATKUMAR PARMAR-MINOR,BABY BHARATKUMAR PAMAR-MINOR,KANTABEN ISHWARLAL,CHANDRIKABEN PURSHOTTAMDAS JANASARIA	,NOTICE SERVED,NOTICE UNSERVED,MR SHITAL R PATEL

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3697	AO/166/2015	4/4/2016	GOVINDBHAI DHARAMSHIBHAI PATEL (HUF),KAIVAL GOVINDBHAI BOGHRA THROUGH POA GOVINDBHAI DHARAMSHIBHAI PATEL,HARSH GOVINDBHAI BOGHRA THROUGH POA GOVINDBHAI DHARAMSHIBHAI PATEL	MR SP MAJMUDAR	JASHWATNBHAI PREMABHAI,JAYABEN JASHWANTBHAI,KALPANABEN JASHWANTBHAI,CHANCHALBEN JASHWANTBHAI,BRIJESH JASHWANTBHAI,MANISHABEN BRIJESH PATEL,BHARTIBEN JASHWANTBHAI,GEMALSINH MULJIBHAI THAKORE,MAHESH CHHOTUBHAI PATLE,PARTNERS OF M/S SIDDHIVINAYAK CORPORATION,DEVRAJBHAI DULABHAI PATEL,MANISHBHAI DEVRAJBHAI PATEL (ANGHAN),DHAYABHAI DULABHAI PATEL,BHAVESH DHAYABHAI ANGHAN (PATEL),DINESHBHAI LALJIBHAI PATEL,HARSHANDBHAI GORDHANBHAI PATEL,MEETABEN HARSHANDBHAI PATEL,LAVJIBHAI KANJIBHAI SAVANI,ALKABEN LAVJIBHAI SAVANI,JITEN RATILAL PATEL,LAKHMANBHAI DHAYABHAI,NANUBHAI HARJIBHAI @ GANESHBHAI MONABHAI-DECD.,VIMLABEN WD/O NANUBHAI HARJIBHAI @ GANESHBHAI MONABHAI,GHANSHYAMBHAI GANESHBHAI,DHIRUBHAI GANESHBHAI,VIPULBHAI GANESHBHAI,GEETABEN D/O GANESHBHAI MONABHAI AND W/O DINKARRAI RAVJIBHAI,SUMETABEN D/O GANESHBHAI MONABHAI AND W/O BABUBHAI DUDABHAI,NARANBHAI RANCHODBHAI,RAMJIBHAI RANCHODBHAI,PARSHOTAMBHAI RANCHODBHAI	,MR ASIM J PANDYA,MR PREMAL S RACHH,MR AMIT K DAVE
3698	AO/167/2015	24/07/2015	DIPAKBHAI CHANDULAL SHAH,	VIRAL K SHAH	SHARDA CO.OPERATIVE HOUSING SOCIETY LTD,TEJASHBHAI RAMESHBHAI DESAI	(MR PRABHAV A MEHTA)
3699	AO/168/2015	10/7/2015	NITABEN BHARATBHAI SHAH,	MS TEJAL A VASHI	JAYMIN RASIKBHAI VASA,	MR. A P LAWRENCE,SHASHVATA U SHUKLA
3700	AO/171/2015	29/06/2015	MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD. THROUGH LEGAL HEIRS,,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	MR ISHAN MIHIR PATEL	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS	,MR GAURAV CHUDASAMA
3701	AO/172/2015	3/8/2015	RATIBHAI CHHOTABHAI PATEL,BABUBHAI CHHOTABHAI PATEL,RASIKBHAI CHHOTABHAI PATEL,SHARDABEN CHHOTABHAI PATEL	MR AG JOSHI,MR DIPAK H SINDHI	NAVGHANBHAI RATABHAI BHARWAD,KOKILABEN CHHOTABHAI PATEL	,MR DEVARSHI C SHAH
3702	AO/173/2015	24/11/2016	SHREE PADMA STONE QUARRY,MANGAL RADHE YADAV,RAVILAL MAVJIBHAI PATEL,KANTABEN DHAVJIBHAI GAMIT,HITESHBHAI MAHENDRABHAI SARKHEDI,HASMUKHBHAI LALJIBHAI SANEPARA	MR DIPAK R DAVE	PRAKASHBHAI LALJIBHAI PATEL,SHAMJIBHAI VALJIBHAI PATEL,HARILAL ALIAS PARSOTTAMBHAI VALJIBHAI PATEL	RULE SERVED,(MR DHIRENDRA MEHTA)
3703	AO/174/2015	25/06/2015	ANILBHAI JAYANTILAL JANI,	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER,	
3704	AO/175/2015	25/06/2015	RAMANLAL SOMABHAI PATEL,KAMLESHBHAI RAMANBHAI PATEL,BIPINBHAI RAMANBHAI PATEL	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	
3705	AO/176/2015	25/06/2015	KAMLESHBEN RAMBHROSE SHARMA,	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	

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3706	AO/177/2015	25/06/2015	USHABEN DINKARBHAI AANEKAR,	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	
3707	AO/178/2015	25/06/2015	RADHABEN JAGDISHBHAI BHAVSAR,	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	
3708	AO/179/2015	25/06/2015	NIRMALABEN KANIYALAL SHAH,	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	
3709	AO/180/2015	25/06/2015	JIVARAJBHAI VASHARMBHAI PRAJAPATI,	MR AM PAREKH	AHMEDABAD MUNICIPAL CORPORATION,TOWN PLANNING OFFICER	
3710	AO/181/2015	13/04/2016	NIMESH BABULAL THAKKAR (VITHALANI),DILIP BABULAL THAKKAR (VITHLANI),BHANUBEN WD/O BABULAL BHAGWANBHAI THAKKAR (VITHALANI),RITA JITENDRAKUMAR KOTAK D/O BABUBHAI BHAGWANBHAI THAKKAR,BHAVNABEN SATISHBHAI D/O BABUBHAI BHAGWANBHAI THAKKAR	(MR MB GANDHI),MR CHINMAY M GANDHI	AMITA MANOJBHAI RUPARELIYA D/O VANMALIDAS BHAGWANDAS,ATUL JAYANTILAL THAKKAR,KAMLESH JAYANTILAL THAKKAR,MANISH JAYANTILAL THAKKAR,BHARTIBEN WD/O JAYANTILAL BHAGWANJI THAKKAR,RASHMI DIPAKBHAI D/O JAYANTILAL BHAGWANJI THAKKAR,ARCHANA @ JULIE DIPAKBHAI D/O VANMALIDAS BHAGWANDAS THAKKAR	NOTICE SERVED,DS AFF.NOT FILED (N),MR ASPI M KAPADIA
3711	AO/182/2015	7/8/2015	SHANTABEN WIFE OF MANIBHAI BECHARDAS PATEL,	MR PM BHATT	ZALA MAHENDRASINH VANUBHA,ZALA HARPALSINH MAHENDRASINH	
3712	AO/183/2015	29/07/2015	JIYAUDDIN GULABRAHIM MALIK,	MR UMANG H OZA	SAYRABANU W/O JIYAUDDIN MALIK D/O AZIZAHMED,ABDULVAHID AZIZ AHMED,NIYAZUDDIN SHAIKH,HALIMBHAI ABDULHAFIZ SHAIKH	
3713	AO/184/2015	30/07/2015	MOR RAMESHBHAI NATHABHAI,	MR PARESH A. PATEL	ANJANA DALSANGBHAI KARSANBHAI,CHAUDHARY DINESHKUMAR DALSANGBHAI,CHAUDHARY NAVALBEN DALSANGBHAI,CHAUDHARY SURESHKUMAR DALSANGBHAI,CHAUDHARY MUKESHKUMAR DALSANGBHAI,CHAUDHARY RAMESHKUMAR DALSANGBHAI	,MR SP MAJMUDAR,MS. SHIVANGI M RANA
3714	AO/185/2015	29/07/2015	RAMUBHAI LAXMANBHAI PATEL,	MR KETAN D SHAH	CHAMPABEN PARBHUBHAI PATEL,JIGNESHKUMAR MAHENDRABHAI MEHTA	
3715	AO/186/2015	6/8/2015	BABUBHAI MANJIBHAI KAPURIYA,	MR TULSHI R SAVANI	GANGABEN W/O DAMJIBHAI MANJIBHAI,KIRANBHAI DAMJIBHAI KAPURIYA,ALPABEN KIRANBHAI KAPIRIYA,PRAFULBHAI BHAGWANBHAI KATHROTIYA,BHAGWATIBEN PRAFULBHAI KATHROTIYA	MR MUKESH N VAIDYA
3716	AO/187/2015	8/3/2018	ANIL SHIVKUMAR GUPTA,	MR PREMAL S RACHH	KAMALBHAI SHARADBHAI PATEL,SHARADBHAI NARANBHAI PATEL,URMILABEN W/O SHARADBHAI PATEL,RAJIV SHARAD PATEL,MITUL SHARADBHAI PATEL,DIPEN SHARADBHAI PATEL,BISHWA W/O KAMALBHAI PATEL,DIVYANG ASHWIN PATEL	,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,DIVYESH D BAIS
3717	AO/188/2015	19/04/2016	HARDIK HARSHADBHAI PATEL,BHARATBHAI POPATBHAI BHARWAD	,MS MEGHA JANI	AMBARAM JENAJI THAKOR,TARUNBHAI BALWANTBHAI PATEL	NOTICE SERVED BY DS,MR TATTVAM K PATEL
3718	AO/189/2015	7/7/2015	UNISON PHARMACEUTICALS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	NOVARTIS AG,NOVARTIS HEALTHCARE PVT LTD	MR JATIN Y TRIVEDI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3719	AO/190/2015	29/06/2015	NARENDRA GANESHDAS PATEL,	MR HARSH N PAREKH	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA
3720	AO/191/2015	29/06/2015	UMIYA F TECH MACHINES,	MR HARSH N PAREKH	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA
3721	AO/192/2015	29/06/2015	PARESHBHAI RATILAL KARELIYA,	MR HARSH N PAREKH	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA
3722	AO/193/2015	29/06/2015	DAYAL DRILLING PRIVATE LIMITED THORUGH SARVAJITSINGH DARSHANSINGH,	MR ISHAN MIHIR PATEL	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3723	AO/194/2015	29/06/2015	JATIN AMTHABHAI PATEL,	MR HARSH N PAREKH	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA
3724	AO/195/2015	29/06/2015	JAIMIN NARENDRABHAI,	MR ISHAN MIHIR PATEL	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA
3725	AO/196/2015	29/06/2015	RAJSINH SHANKARLAL PATEL,	MR ISHAN MIHIR PATEL	MANUBHAI ATMARAM,PARSHOTTAM ATMARAM,ISHWARBHAI ATMARAM,RAVJIBHAI ATMARAM,BINDUBEN ATMARAM,VARUNBHAI BHARATBHAI,NAVINBHAI PARSHOTTAMDAS,MANUBHAI NARANBHAI BHARVAD,MANSUKHBHAI MADHABHAI DONGA,DINESHBHAI MANSUKHBHAI DONGA,KALPESHBHAI RAVJIBHAI KABARIYA,ANILBHAI NAGJIBHAI BHADANI,BHARTI NAGJIBHAI BHADANI,DHIRUBHAI VALLABHBHAI BUHA-DECD.,KANTABEN DHIRUBHAI BUHA,SONALBEN DHIRUBHAI BUHA,BHAVNABEN DHIRUBHAI BUHA,VILASBEN DHIRUBHAI BUHA,DAYABEN DHIRUBHAI BUHA,RAJESHBHAI DHIRUBHAI BUHA	,MR GAURAV CHUDASAMA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3726	AO/197/2015	30/07/2015	KAILASHBHAI SHANKARBHAI NAIK,	MR DHAVAL D VYAS	MOHANBHAI RANCHHODBHAI PATEL,AMRATBHAI RANCHHODBHAI PATEL,MANHARBHAI RANCHHODBHAI PATEL,JASUBEN RANCHHODBHAI PATEL,KUSUMBEN RANCHHODBHAI PATEL,HEIRS OF DIWALIBEN RANCHHODBHAI PATEL W/O PARBHUBHAI PATEL,ARUNBHAI PARBHUBHAI PATEL,MEENABEN PARBHUBHAI PATEL,MAKANBHAI DURLABHBHAI PATEL,RAMESHBHAI RAGHUBHAI PATEL,VAJYABEN RAGHUBHAI PATEL,DEVIBEN RAGHUBHAI PATEL,HASU @ HASUMATIBEN RAGHUBHAI PATEL,BHIKHUBHAI MAGANBHAI PATEL,VINODBHAI MAGANBHAI PATEL,BHARATBHAI MAGANBHAI PATEL,KUSUMBEN MAGANBHAI PATEL,ASHABEN MAGANBHAI PATEL,RAMUBHAI VASANBHAI PATEL,HARIBHAI VASANBHAI PATEL,BHIKHUBHAI BUDHABHAI PATEL,ANANDBHAI BUDHABHAI PATEL,BHANUBEN WD/O BUDHABHAI VASANBHAI PATEL,RANJANBEN BUDHABHAI PATEL,BINABEN BUDHABHAI PATEL,NITABEN BUDHABHAI PATEL,ZINIBEN DAHYABHAI PATEL,VAJYABEN DAHYABHAI PATEL,RATILAL SON OF VAJYABEN VALLABHBHAI PATEL,GIRISHBHAI SON OF VAJYABEN VALLABHBHAI PATEL,THAKOREBHAI SON OF VAJYABEN VALLABHBHAI PATEL,RAMILABEN D/O VAJYABEN VALLABHBHAI PATEL,NANIBEN DAHYABHAI PATEL,MANJULABEN DURLABHBHAI,MOTLIBEN DAHYABHAI PATEL,RAJUBHAI LALLUBHAI PATEL,KANTIBHAI LALLUBHAI PATEL,DHANUBEN LALLUBHAI PATEL,MAHESHBHAI AMRUTLAL PAREKH,VINODBHAI KESHAVBHAI SHILDITA,PARAGBHAI BALDEVBHAI BAROT	
3727	AO/198/2015	30/07/2015	KALABHAI GOVINDBHAI MAVADHIYA,NIMALABEN BHAVANBHAI PETHANI	MR ASHISH M DAGLI	JYOTIBEN VIJAYBHAI KARENA,	
3728	AO/200/2015	4/4/2017	LALBHAI BECHARDAS PATEL,	MR HITESH V PATEL	SUDARSHAN CO.OPERATIVE HOUSING SOCIETY LTD,MANNARAYAN CO.OPERATIVE HOUSING SOCIETY (PROPOSED),THAKORE BHOLAJI GALAJI,DECEASED THAKORE SHAANKAJI GALAJI HUF THROUGH THAKORE REMESHJI SHAANKAJI,THAKORE UDAJI HIRAJI,THAKORE SAJJANBEN BABUJI,THAKORE BHIKHAJI LALAJI,PATEL GIRISHKUMAR HARGOVINDDAS,PRAJAPATI JIVABHAI JETHABHAI,PRAJAPATI BHIKHABHAI JETHABHAI,PRAJAPATI BHIKHABHAI JETHABHAI,PRAJAPATI VIJAYBHAI SOMABHAI,PATEL BHIKHABHAI DAHYABHAI	RULE SERVED,MR AB MUNSHI,MR RAJESH K SAVJANI,MR AR PATEL
3729	AO/201/2015	22/08/2016	PARVATIBEN CHATURBHAI PATEL-DECD.,INDIRABEN W/O GOBARBHAI PATEL,VIJAYBHAI S/O GOBARBHAI PATEL,MANISHBHAI S/O GOBARBHAI PATEL	MR MA KHARADI	LILABEN MAHENDRABHAI PATEL,	NOTICE SERVED,(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA
3730	AO/202/2015	31/07/2015	BHAGWATBHAI SHANABHAI PATEL,MANUBHAI SHANABHAI PATEL,GIRIDHARBHAI SHANABHAI PATEL,KANUBHAI SHANABHAI PATEL,RAJNIKANTBHAI SHANABHAI PATEL,JITENDRABHAI SHANABHAI PATEL	MR TARAK DAMANI	UNION BANK OF INDIA,UNION BANK OF INDIA	
3731	AO/203/2015	16/07/2015	HAREKRISHNA INFRASTRUCTURE PRIVATE LIMITED,	JANAK S RAJPUROHIT,SHASHVATA U SHUKLA	GIRIRAJSINH RAJENDRASINH VAGHELA,	MR MANISH S SHAH

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3732	AO/204/2015	11/2/2016	BIPINBHAI DAHYABHAI SONI,CHANDUBHAI ISHWARBHAI PATEL,DEEPAKBHAI HASMUKHBHAI SONI,PRADEEPBHAI CHANDUBHAI PATEL	MR. JAY M THAKKAR	TARABEN WD/O BHIKHABHAI TRIKAMLAL BAROT,GEETABEN BHIKHABHAI BAROT W/O BHANUPRASAD,KOKILABEN BHIKHABHAI BAROT W/O YOGESHKUMAR,SUNILBHAI BHIKHABHAI BAROT,PARSHOTTAMDAS PRABHUDAS PATEL	NOTICE SERVED BY DS,MR RJ GOSWAMI
3733	AO/205/2015	22/06/2016	DEVIBEN DAUGHTER OF MANCHHABHAI PARSOTTAMBHAI AND WIDOW OF SHANTILAL MANUBHAI,	MR KK TRIVEDI	THAKORBHAI MANCHHABHAI,RAMESHBHAI MANCHHABHAI,CHAMPABEN WIDOW OF GOPALBHAI MANCHHABHAI,PRITIBEN JIGNESHBHAI DAUGHTER OF GOPALBHAI MANCHHABHAI,VAISHALIBEN RAHULBHAI DAUGHTER OF GOPALBHAI MANCHHABHAI	(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA
3734	AO/206/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3735	AO/207/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3736	AO/208/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3737	AO/209/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3738	AO/210/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3739	AO/211/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3740	AO/212/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3741	AO/213/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3742	AO/214/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3743	AO/215/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3744	AO/216/2015	24/11/2015	LAXMI SNACKS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH	AKSHAR FOOD PRODUCTS,	MR RH BHANSALI
3745	AO/217/2015	17/10/2015	GOJARIA POLE AASAMIYONU PANCH THROUGH ADMINISTRATOR,JITENDRABHAI BHALCHANDRABHAI TRIVEDI,VINODCHANDRA MANILAL TRIPATHI,ANILBHAI NANUBHAI PATEL,KAMLESH VASUDEVBHAI MODI,VANDAN BALDEVPRASAD VYAS	MR BN LIMBACHIA	KETAN ARVINDBHAI PATEL,JAYANTILAL SANKALCHAND PATEL,MAHAVIRSINH JAMSINH VAGHELA,BHARATBHAI C BHAVSAR	MR JV VAGHELA,MR RIDDHESH TRIVEDI,MR. CHIRAG M PATEL
3746	AO/218/2015	7/8/2015	RASIKBHAI KHODIDAS PATEL,	HARSHANG H PATEL	SHRI KRISHNA DAIRY FARM AND COLDDRINKS,RAMESHBHAI KHODIDAS PATEL,RAJESH KHODIDAS PATEL	MR DAXAY D PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3747	AO/219/2015	10/8/2015	JENAJI LILAJI-DECD. THROUGH LEGAL HEIRS,,DHULIBEN D/O JENAJI LILAJI W/O RAMTUJI THAKOR,HIRABEN D/O JENAJI LILAJI W/O KALAJI THAKOR-DECD.,KANTIBHAI KALAJI THAKOR,LILABEN JAYANTILAL THAKOR	MR PRATIK Y JASANI,A R KADRI	LEGAL HEIRS OF JENAJI LILAJI,JAVANJI SHANAJI,RANCHODJI SHANAJI,KANTIJI SHANAJI,RAJNASINH PRATAPSINH CHAVDA,GANAJI SHAKRAJI THAKOR IN HIS INDIVIDUAL CAPACITY,KESHAJI SHAKRAJI THAKOR IN HIS INDIVIDUAL CAPACITY,BHIKHIBEN SHAKRAJI THAKOR IN HIS INDIVISUAL CAPACITY,BUDHAJI SHAKAJI THAKOR IN HIS INDIVISUAL CAPACITY,SHANTABEN WIDOW OF SHAKRAJI PUJAJI THAKOR,PRADYUMANSINH PRATAPSINH CHAVDA,SANDIPSINH PRATAPSINH CHAVDA,MUSTAKHUSEIN KARAMALI TIRMIZI,MOHMADMADILIAS MUSTAKHUSEIN TIRMIZI,MOHHAMMADHASIN MUSTAKHUSEIN TIRMIZI,MADHABHAI SAMANTBHAI BHARVAD,SHAILESH LAXMANBHAI KEVADIYA,BHAVESHKUAMR BHUPATBHAI PATEL,M/S K P SANGHVI INFRASTRUCTURE PVT LTD,DILIPBHAI HAJARIMAL SANGHVI,ARVIND HAJARIMAL SANGHVI,KIRTI HAJARIMAL SANGHVI,BABULAL PUNAMCHAND SANGHVI,AMRISH BABULAL SANGHVI,SAMIR BABULAL SANGHVI	,MS TRUSHA K PATEL,MR SHIVANG J SHUKLA,MR TATTVAM K PATEL
3748	AO/220/2015	17/08/2015	PATEL AMIT THAKORBHAI,PATEL PIYUSH ARVINDBHAI	MR ARPIT A KAPADIA	PATEL SAVITABEN NATUBHAI,PATEL JAYANTIBHAI NATUBHAI,PATEL KAUSHIKBHAI NATUBHAI,PATEL ASHABEN NATUBHAI,PATEL NILESHBHAI NATUBHAI,RAJESHBHAI ISHWARLAL OZA,SANJAYBHAI ISHWARLAL OZA,MITULBHAI ISHWARLAL OZA,KAMLESHBHAI SHANABHAI KATARIYA,JIGNESHBHAI HASMUKHBHAI PATEL	NOTICE NOT RECD BACK,(MR PRABHAV A MEHTA),MR MAUNISH T PATHAK
3749	AO/221/2015	14/09/2016	PARSOTTAMBHAI JOITARAM PATEL,PRITIBEN DHARMENDRABHAI PANCHAL,VAGHELA KANTABEN JASHUBHAI,SONI SHARDABEN BADRIBHAI,RAVAL SURESHBHAI RAVISHANKAR,SONI JAGDISHBHAI ANRAJBHAI,MAHESHBHAI JAGJIVANBHAI PRAJAPATI,PATEL JAYANTILAL SUNDARLAL,PATEL KANTILAL SUNDARLAL,PATEL RAMESHBHAI KESHAVLAL,VAIDYA KANTABEN KANTILAL,HARSORA KAPILABEN JAYANTILAL,BHANUBEN BHAGWANBHAI PATEL,THAKOR KANTABEN,PATEL JAYANTIBHAI BABALBHAI,PATEL MANSUKHBHAI MULJIBHAI,BHARAVATBHAI MURATSINH RAJPUT,RAJPUT KISHAN BHARVATBHAI,VANRA LATABEN ARVINDBHAI,PATEL DINESHBHAI CHHAGANBHAI,NARANBHAI DEVJIBHAI MARWADI,VYAS DIPAKBHAI JENTILAL	MR.MRUDUL M BAROT,MR. R. K. RAJPUT	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS

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3750	AO/222/2015	26/09/2018	SHANTABEN DAUGHTER OF RANCHODBHAI KALIDAS PATEL AND WIDOW OF RAMANBHAI JETHABHAI PATEL,HEIRS AND LEGAL REPRE. OF DECD. SHARADCHANDA RAMANBHAI PATEL,KOKILABEN RAMANBHAI PATEL,HEIRS AND LEGAL REPRE. OF DECD. JAYANTIBHAI RAMANBHAI PATEL,JYOTIKABEN RAMANBHAI PATEL,GIRISHBHAI RAMANBHAI PATEL,NEETABEN RAMANBHAI PATEL,YOGESHBHAI RAMANBHAI PATEL,HASUMATIBEN RAMANBHAI PATEL,DINESHBHAI RAMANBHAI PATEL,NARMADABEN DAUGHTER OF RANCHODBHAI KALIDAS PATEL AND WIDOW OF	MS. SHAILI A KAPADIA	HEIRS AND LEGAL REPRE. OF DECD. SHANABHAI RANCHHODBHAI PATEL,JASHODABEN WIDOW OF SHANABHAI RANCHHODBHAI PATEL,NAVINBHAI SHANABHAI PATEL,ARVINDBHAI SHANABHAI PATEL,BHARTIBEN DAUGHTER OF SHANABHAI RANCHHODBHAI PATEL WIFE OF PRAKASHBHAI PATEL,MEENABEN D/O SHANABHAI RANCHHODBHAI PATEL W/O KAUSHIKBHAI PATEL,PARVATIBEN D/O RANCHHODBHAI KALIDAS PATEL AND WD/O ISHWARBHAI NANABHAI PATEL,RAHUL SHANTILAL PATEL,PRANAV SHANTILAL PATEL,BHAGVANBHAI KANJIBHAI PRAJAPATI,DILIPBHAI KARSHANBHAI DERANIYA,DAHYABHAI ARJANBHAI PRAJAPATI,RANJANBEN DAHYABHAI PRAJAPATI,ASHOKBHAI DAHYABHAI PRAJAPATI,REKHABEN ASHOKBHAI PRAJAPATI,BHAVANBHAI RUKHABHAI BHARWAD,LALABHAI BHAVANBHAI BHARWAD,RAJUBHAI BHAVANBHAI BHARWAD,SHANTILAL BHIKHABHAI PATEL,BHARATBHAI JAYANTIBHAI PATEL,DISTRICT COLLECTOR,MAMLATDAR	,NOTICE SERVED,MR NILESH A PANDYA,THAKKAR AND PAHWA ADVOCATES
3751	AO/223/2015	7/9/2016	RAMABEN BHOLABHAI PATEL,	(MR A J PATEL)	JAGDISHBHAI DAHYABHAI PATEL,NARANBHAI FATABHAI,JAYESHBHAI KHEMABHAI PATEL	NOTICE SERVED,MR PRADEEP PATEL,MR JAYRAJ CHAUHAN
3752	AO/224/2015	27/07/2015	NEW MAHADEV TRADERS-PROPRIETORSHIP FIRM,	(MR FB BRAHMBHATT)	MAHADEV THELI BHANDAR,	MR RH BHANSALI
3753	AO/225/2015	3/5/2016	KAMALABEN D/O BABUBHAI RATHOD,ANJANABEN D/O BABUBHAI RATHOD	MR BHARAT R PANDYA	PRIYA ALIAS PREMILA W/O SUDHIR BABUBHAI RATHOD,MINOR NANDINI D/O SUDHIRBHAI RATHOD,MINOR NIL S/O SUDHIRBHAI RATHOD,MINOR NIDHI S/O SUDHIRBHAI RATHOD,BANK OF INDIA,L I C OF INDIA,STATE BANK OF INDIA	NOTICE SERVED BY DS,MR NILESH M SHAH,MR ABHIJIT P JOSHI,NIRAV C BHATT
3754	AO/226/2015	11/8/2015	ANILRAY GUNVANTRAY OZA,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	TALASHEEBHAI JASHMATSBHAI,KUSUMABEN KANTILAL TRIVEDI	
3755	AO/227/2015	5/8/2019	ANAND @ PRAKASH LAXMILAL MEHTA,	MR CHIRAG B PATEL	RAMLAL KAJODIMAL MEHTA,DILIPKUMAR RAMLAL MEHTA,RAJESHKUMAR RAMLAL MEHTA,PANKAJKUMAR RAMLAL MEHTA,VIMALKUMAR RAMLAL MEHTA,BABULAL KAJODIMAL MEHTA,MAHAVIR BABULAL MEHTA,KANTABEN BABULAL MEHTA,LAXMILAL KAJODIMAL MEHTA,SUSHILABEN LAXMILAL MEHTA,SURESHCHANDRA KAJODIMAL MEHTA,ANKURKUMAR SURESCHANDRA MEHTA,MEENABEN SURESHCHANDA MEHTA,MANGIBEN D/O KAJODIMAL SITARAMJI MEHTA,LALITABEN D/O KAJODIMAL SITARAMJI MEHTA AND WIFE OF HEMANTKUMAR	MR PRITESH L PARIKH,MR SAURABH M PATEL,RC JANI & ASSOCIATE
3756	AO/228/2015	3/8/2015	NIRAJ KANUBHAI VIRADIYA,	MR MANAN A SHAH	BHANUBEN DURLABHBHAI PATEL,JASUBEN DURLABHBHAI PATEL,PARESHBHAI DURLABHBHAI PATEL,MAHESH DURLABHBHAI PATEL	,MR PREMAL S RACHH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3757	AO/230/2015	2/3/2016	JYOTINDRABHAI MOHANBHAI MODI,JYOTIBEN JYOTINDRABHAI MODI,RAVI JYOTINDRABHAI MODI,SIDDHARTHA JYOTINDRABHAI MODI	MR JIGAR M PATEL	RAJESH ALIAS RAJU MOHANLAL MODI,VIRAJ RAJESH MODI,ABHISHEK RAJESH MODI,PARUL RAJESH MODI,MOHANLAL TRIBHOVANDAS MODI,GEETABEN W/O KIRITKUMAR MEHTA THE DAUGHTER OF MOHANLAL TRIBHOVANDAS MODI,UMESHBHAI ALIAS RAKESHBHAI MOHANLAL MODI,SWATIBEN UMESHBHAI MODI,PRIYANK UMESHBHAI MODI,PRIYANKA UMESHBHAI MODI THROUGH UMESHBHAI MOHANLAL MODI,VIJAYSINH PRABHATSINH SOLANKI	,MR AMIT V THAKKAR
3758	AO/231/2015	14/11/2016	AIYUB ABBAS ALADIYA,SHOAIB ABBAS ALADIYA	MR JIGAR G GADHAVI	DEVIBEN MANUBHAI PANCHAL,RAJESHKUMAR MANUBHAI PANCHAL,DIPAKKUMAR MANUBHAI PANCHAL,SMITABEN SURESHKUMAR KOTHARI	NOTICE SERVED,MR PARESH A. PATEL
3759	AO/233/2015	4/12/2018	BHUMESH ARJUNBHAI PATEL,	MR NIRAV C THAKKAR	DHARMENDRA CHANDAKANT @ CHATURBHAI AMIN,ANGIRA DHARMENDRA AMIN	MR P P MAJMUDAR
3760	AO/234/2015	19/01/2017	BHARATBHAI MANJIBHAI GOLAKIA,	MR MEHUL SHARAD SHAH	MOHAMMED SHALEH ABUBAKKAR,HANIFBHAI ABULLAH PATEL,FIROZ BASHIR WADIA	NOTICE SERVED BY DS,MS ANUJA S NANAVATI,DEV D PATEL
3761	AO/235/2015	6/2/2020	BHALAJI CHUNTHAJI-DECD. THROUGH LEGAL HEIRS,,KHODAJI BHALAJI,LASIBEN D/O BHALAJI CHUNTHAJI,KAPILABEN D/O BHALAJI CHUNTHAJI,VIJUBEN D/O BHALJI CHUNTHAJI	DR.ABHISST K THAKER	AHMEDABAD MUNICIPAL CORPORATION,ESTATE OFFICER EAST ZONE,,ESTATE OFFICER EAST ZONE,BALDEVBHAI HIRABHAI DESAI,SUNILKUMAR UMRAVMALL AGRAWAL,VERSHIBHAI ANUBHAI RATHOD,SURESHBHAI RAMSWARUPBHAI TOSAVDA,USHASINH SHIVPRAKASH RAJPUT,ROSHANLAL REVATMAL AGRAWAL	DELETED,RULE SERVED,MR DILIP B RANA,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI,MR ANKIT SHAH
3762	AO/236/2015	1/9/2015	PATEL PRABHUDAS MOTIBHAI,SURESHBHAI CHHOTABHAI PATEL -L..R.OF DECD. PATEL CHHOTABHAI MADHAVBHAI	MR NILESH A PANDYA	NARESHBHAI RASIKLAL MISTRI,	
3763	AO/237/2015	11/9/2015	LEGAL HEIRS OF DECD. BECHARDAS NATHALAL PATEL,JAYANTIBHAI BECHARDAS PATEL,INDIRABEN BECHARDAS PATEL,CHANDRIKABEN BECHARDAS PATEL,DIPIKABEN BECHARDAS PATEL,JAIMINIBEN BECHARDAS PATEL,JAYANTIBHAI BECHARDAS PATEL,KRUNAL BECHARDAS PATEL,LOKESHBHAI BECHARDAS PATEL	(MR PRABHAV A MEHTA)	KHENGARBHAI BHALABHAI DESAI (RABARI),GANDABHAI HARIBHAI DESAI (RABARI),ALPESHBHAI KHENGARBHAI DESAI,JADIBEN WIFE OF KHENGARBHAI BHALABHAI DESAI,PARULBEN ALPESHBHAI DESAI	
3764	AO/240/2015	26/12/2018	ASHVINBHAI PRAVINBHAI ASNANI (THAKKAR),	MR HRIDAY BUCH	KANBI BHURABHAI MOTIBHAI,KANBI JETHIBEN MOTIBHAI	MR TUSHAR CHAUDHARY
3765	AO/241/2015	31/08/2016	THE SARPANCH,	DARSHIT R BRAHMBHATT	GUJARAT VIDYAPITH,	MR DG CHAUHAN,RONAK D CHAUHAN
3766	AO/242/2015	8/9/2017	SALIMMIYA BILAL AHMED SHAIKH,	MR DILIP B RANA	USMANGANI HUSSAINBHAI SHAIKH,ABU BAKAR HUSSAINBHAI SHAIKH	MR MEHUL S SHAH
3767	AO/243/2015	5/2/2016	RAMESHBHAI NARANBHAI PATEL,VIJAYBHAI ARVINDBHAI PATEL,PARESHBHAI NATVARBHAI PATEL	MR DIGANT M POPAT	NOVA PROPERTIES PRIVATE LIMITED,M/S GOYAL DEVELOPERS,ARVIND CHAMPAKLAL SHAH,GARGIBEN VISHNUPRASAD,MADHUBEN PRABHUDAS PATEL,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,AHMEDABAD MUNICIPAL CORPORATION	,MS TRUSHA K PATEL
3768	AO/245/2015	4/11/2015	JASRAJSINH @ HASVANTSINH YADAV,AJAYSINH JASRAJSINH YADAV	MR MB RANA	ILABEN D/O HARSHVADAN @ BACHUBHAI MAGANLAL SHAH AND W/O RASHMIKANT MEHTA,SHAILESH HARSHVADAN (BACHUBHAI)SHAH	,DELETED
3769	AO/246/2015	15/03/2016	RAVAL SHANTILAL SOMABHAI,	MR VIRAL V DAVE	THAKOR KANUJI AMTHAJI,RAVAL PRAHLADBHAI SHANTILAL,RAVAL VISHNUBHAI SHANTILAL,RAVAL MANUBHAI SHANTILAL,RAVAL GAURANGBHAI SHANTILAL,RAVAL RAJESHBHAI SHANTILAL,RAVAL HIRABEN SHANTILAL	,MR SALIL M THAKORE

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3770	AO/247/2015	19/01/2017	FARUK ABDULLAH PATEL,	MR MEHUL SHARAD SHAH	MOHAMMED SHALEHA ABUBAKKAR AARIF,ANIFBHAI ABULLAH PATEL,FIROZ BASHIR WADIA	NOTICE SERVED BY DS,MS ANUJA S NANAVATI,DEV D PATEL
3771	AO/248/2015	3/9/2015	PATEL VIRALKUMAR DEVCHANDBHAI,	MR AI SURTI,MR. MIHIR A SURTI	DESAI CHIRAGKUMAR BHARATBHAI,DESAI BHARATKUMAR CHHOTALAL	MR RAJESH K SHAH
3772	AO/249/2015	21/09/2016	JAYDEEPSINH PARAKRAMSINH GOHIL LEGAL HEIR OF LATE PRAKRAMSINH RATNASHINJI,	MR SP KOTIA	BHUPENDRASINH RATNASINH GOHIL-LEGAL HEIRS OF LATE (RATNASINHJI GOHIL,LEGAL HEIRS OF LATE PRADYUMANSINHJI RATNSINHJI GOHIL,KUSUMKUWARBA PRADYUMANSIHJI GOHIL,DHARMDEEPSINH PRADYUMANSINH GOHIL,ARCHANABA PRADYUMANSINHJI GOHIL,JAYVANTKUWARBA RATNSIHJI GOHIL-DECD.,YOGENDRASINH JUVANSINHJI JADEJA,DHARMENDRA JUVANSINHJI JADEJA,MEENABA JUVANSINHJI JADEJA,DARSHNABA JUVANSINHJI JADEJA,DHARMENDRABHAI PARSHOTTAMBHAI SABHAYA,JANAKBHAI PARSHOTTAMBHAI SABHAYA	,NOTICE SERVED,DHRUVIK K PATEL,DEEPAK N KHANCHANDANI
3773	AO/250/2015	4/9/2015	KARNAVAT BHIKHALAL BHEMABHAI,PATEL DEVCHANDBHAI SHAMABHAI,KARNAVAT JAYESHBHAI BHIKHABHAI,KARNAVAT YOGESHBHAI BHIKHABHAI	MR PARESH A. PATEL	SANGHAVI KIRTIBHAI RAVCHANDBHAI,SANGHAVI CHANDRAKANTBHAI RAVCHANDBHAI,NANALAL SHANTILAL SHAH	,MR ABHAYKUMAR P SHAH
3774	AO/252/2015	7/11/2016	MANJULABEN MAHESHBHAI PARMAR,	(MR NS SHETH)	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS
3775	AO/253/2015	25/07/2016	ISHARBHAI GULABBHAI NAYAK,CHETANBHAI ISHWARBHAI DESAI,NILESHBHAI ISHWARBHAI DESAI	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	HARISHBHAI DAULATBHAI DESAI,	MR AMIT V THAKKAR
3776	AO/254/2015	7/10/2015	DIVALIBEN W/O BABUBHAU RAGHAJI,DINESH BABUBHAI JOJ (VAJIR)	MS. BHAKTI G THAKER	PATEL AJOTIBEN ARJANBHAI,VAJIR RAMJIBHAI KHODAJI,VAJIR LAXMAN KHODAJI,VAJIR SHIVABEN /BHAGVANBHAI,VAJIR PUSHPABEN BHAGVANBHAI,VAJIR ASHOK BHAGVNABHAI,VAJIR RAXABEN BHAGVANBHAI,VAJIR JAYABEN BHAGVANBHAI,VAJIR VIJAY BHAGVANBHAI	MR BS KHATANA
3777	AO/255/2015	8/9/2016	HARGOVINDBHAI MANILAL VAISNAV,	MR M R SAIYED	GADHAVI HARDANBHAI RATANSING,	MR MANISH R RAVAL
3778	AO/258/2015	14/09/2018	MOHANBHAI CHELABHAI PATEL,MANILAL CHELABHAI PATEL,KANTIBHAI CHELABHAI PATEL,RAMESHBHAI PITAMBARBHAI PATEL,DINESHBHAI PITAMBARBHAI PATEL	MR SP MAJMUDAR	BHIKHAJI JEMALJI RAJPUT(DEC. THRU HEIRS),VIPAJI BHIKHAJI RAJPUT,ANTRABEN BHIKHAJI RAJPUT,ASHABEN BHIKHAJI RAJPUT,BABUBEN BHIKHAJI RAJPUT,SAJANBEN BHIKHABHAI RAJPUT,VARSHABEN BHIKHAJI RAJPUT,CHAMPABEN BHIKHAJI RAJPUT,HALIBEN W/O BHIKHAJI RAJPUT,UDESING HEDUJI SOLANKI,MINOR KINJALBEN UDESING SOLANKI,MINOR SHYAMKUMAR UDESING SOLANKI	,NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),MR PARESH A. PATEL
3779	AO/260/2015	27/07/2018	BABUBHAI DAHYABHAI PARMAR,	MR JIGAR P RAVAL	BIPINBHAI MANIBHAI PATEL,GITABEN BIPINBHAI PATEL	SERVED BY AFFIX. (R),MR ARPIT P PATEL
3780	AO/264/2015	21/09/2015	ADDOR REALTY PRIVATE LIMITED,VIKAS KANAIYALAL SHAH	MR RH BHANSALI	M/S. ARDOR INTERNATIONAL PRIVATE LIMITED,M/S. ARDOR STRUCTURE PRIVATE LIMITED	MR JATIN Y TRIVEDI
3781	AO/265/2015	31/01/2017	KANTABEN D/O NARANBHAI RAJABHAI LEGAL HEIRS OF NARANBHAI RAJABHAI,RAMBEN D/O NARANBHAI RAJABHAI LEGAL HEIRS OF NARANBHAI RAJABHAI	NOTICE SERVED,APPEARANCE DELETED	NARANBHAI RAJABHAI -DECD. THROUGH SON PARMANAND NARANBHAI -DECD.,NATUBHAI PARMANAND SAKALIYA,SHARDABEN D/O PARMANANDBHAI SAKALIYA,GUNIBEN D/O PARMANANDBHAI SAKALIYA AND WIFE OF ODHAVBHAI ZAGDA,MOHANBHAI NARANBHAI SAKALIYA,DECEASED SHANTABEN D/O NARANBHAI RAJABHAI SAKALIYA AND HEIRS OF,NARMADABEN D/O NARANBHAI RAJABHAI SAKALIYA	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR NITIN M AMIN

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3782	AO/266/2015	23/12/2015	RAM KRISHNA SEVA MANDAL THROUGH SECRETARY,	(MRS VD NANAVATI)	INDUBEN CHANDRAKANT PATEL,HITENKUMAR CHANDRAKNAT PATEL,DIPENKUMAR CHANDRAKANT PATEL,VANIBEN CHANDRAKANT PATEL,BHAVNABEN CHANDAKANT PATEL,LILABEN MOTIBHAI PATEL,MANJULABEN MOTIBHAI PATEL,NAVNITBHAI MANIBHAI PATEL,KANTIBHAI MANIBHAI PATEL	,MR JA ADESHRA
3783	AO/267/2015	11/4/2016	JAYANTILAL RANCHHODLAL SUCHAK,	MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI	HEMLATA MAGANLAL KOTECHA (THAKKAR),KALAVATIBEN HEMLATABEN KOTECHA,KASHMIRABEN HEMLATA KOTECHA,DHIRAJLAL SUKHLAL SUCHAK S/O SUKHLAL RANCHHODBHAI SUCHA,HAMIRBHAI MEPABHAI KANARA	
3784	AO/268/2015	5/10/2015	BHANUBHAI MOHANBHAI RAMESHBHAI SAKARIYA,	(MR NIRAL R MEHTA)	JAYNESH SHAILESHBHAI PATEL-MINOR,BHAVNABEN D/O THAKORBHAI NATHUBHAI AND W/O CHAMPAKBHAI CHIMANBHAI,MANJUBEN D/O. THAKORBHAI NATHUBHAI AND W/O CHAMPAKBHAI GANDABHAI,NAYNABEN D/O. THAKORBHAI NATHUBHAI AND W/O RAMESHBHAI LAXMANBHAI,SHAILESHBHAI THAKOREBHAI PATEL,KIRAN GOPALBHAI PATEL,MADHUBHAI BHIKHUBHAI,HARIKRUSHNA RAMESHBHAI SAKARIYA	,MS. KRUTI M SHAH
3785	AO/269/2015	19/09/2018	PREMCHAND JAIPAL SUKHWANI,	MR PREMAL R JOSHI	NARENDRA ISHWARLAL CHELANI,SUNITA TARACHAND AVTANI,STATE OF GUJARAT,CITY SURVEY SUPT.	,GOVERNMENT PLEADER
3786	AO/270/2015	17/01/2017	BHARTIBEN JETHALAL PATEL WD/O JETHALAL HARILAL PATEL,SANJIV JETHALAL PATEL,MANISHABEN JETHALAL PATEL,DIPIKABEN SASHANKBHAI PATEL D/O JETHALAL HARILAL PATEL	MS. KITTY S MEHTA	PRERAK NON-TRADING ASSOCIATION, THROUGH PRESIDENT/CHAIRMAN/PROPRIETOR,	
3787	AO/271/2015	1/10/2015	SUBHASHBHAI RANCHHODBHAI JAYDEV (JADAV),	MR BHAVIN S RAIYANI	VIKRAM GOVINDBHAI PATOLIYA,GOVINDBHAI SHYAMJIBHAI PATOLIYA SOLE PROP. OF SIDDHANT LIME	NOTICE SERVED BY DS
3788	AO/272/2015	7/2/2017	NATUBHAI GOLANBHAI KHUMAN,	MR P B KHANDHERIA,MR PRATIK Y JASANI	SINTEX POWER COMPANY LIMITED,	MR DARSHAN M PARIKH
3789	AO/273/2015	7/2/2017	KAMLABEN NATUBHAI KHUMAN,	MR P B KHANDHERIA,MR PRATIK Y JASANI	SINTEX POWER COMPANY LIMITED,	MR DARSHAN M PARIKH
3790	AO/276/2015	23/06/2016	RAHEMUNNISA NASARUDDIN D/O RUKAIYABANU GULAMHUSEN SHEKH,	MR DHIRAJ M PATEL	AHMEDABAD MUNICIPAL CORPORATION,KANIJFATAMABIBI S MAHOMAD RAJPUT,GUJARAT HOUSING BOARD	MRS KRISHNA G RAWAL,MR ANUJ K TRIVEDI,MOHSINALI SAIYED
3791	AO/279/2015	15/02/2016	ASWANI DILIPKUMAR BHAGWANDAS,	MR GIRISH M DAS	GIRDHARILAL TULSIDAS BATRA,	MR AFTABHUSEN ANSARI
3792	AO/280/2015	29/01/2016	RASHMINBHAI RATILAL PATEL,RATISH RATILAL PATEL,NARESHBHAI RATILAL PATEL	VIRAL K SHAH	HASMUKHBHAI PRAHLADBHAI RAVAL,JIVIBEN D/O. CHATURBHAI VANARSIDAS,DIVYESHBHAI PRAVINBHAI LAGHNOJIA,RATILAL CHATURBHAI PATEL,NARESHBHAI KHODABHAI VAGHASIA	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR TATTVAM K PATEL
3793	AO/281/2015	14/10/2015	PROCON ENTERPRISES A PARTNERSHI FIRM THROUGH PARTNERS,HEMANTKUMAR PURSHOTTAMDAS VACHHANI,DINESH BHIKHABHAI HARSODA,PANKAJKUMAR RANCHHODBHAI PATEL	MR DHAVAL SHAH	OSCAR CITY TOWER-2 FLAT OWNER'S ASSOCIATION,MITULBHAI VITTHALBHAI ARDESHANA THROUGH SECRETARY,RAJENDRA KESHAVLAL DHARAIYA-THROUGH TRESURER,VIPULBHAI BABULAL,JAYESH KANUBHAI PATEL,HASITKUMAR GIRDHARLAL VARASADA,TULSIBHAI JIVABHAI TALAVIYA,RAJKOT MUNICIPAL CORPORATION,RAJKOT MUNICIPAL CORPORATION	RULE SERVED,MR. AVINASH G KOTAK
3794	AO/282/2015	25/06/2018	HARESHBHAI GHELABHAI TALA,	MR M R SAIYED	ARVINDBHAI KURJIBHAI SOJITRA,	RULE UNSERVED

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3795	AO/283/2015	30/06/2016	SATYAVIRBHAI RAGHUNATHBHAI YADAV,	MR JR SHAH	RAJESHBHAI JIVRAJBHAI DESAI,RAMESHBHAI JIVRAJBHAI DESAI,AHMEDABAD MUNICIPAL CORPORATION	,MR BS KHATANA
3796	AO/284/2015	31/03/2016	KISHANCHAND BELARAM ADVANI,DILIPBHIA KISHANCHAND ADVANI	MR HEMANG M SHAH	SAVITABEN AMBALAL BHATT DUAGHTER OF HARISHANKAR MANISHANKAR BHATT,KAILASBEN NATVARLLA BHATT DAUGHTER OF AMBALAL M BHATT,VIMLABEN THAKORLAL JOSHI DUAGHTER OF OF AMBALLA MOTIRAM BHATT,PARSOTTAMBHAI AMBALAL BHATT-DECD. THROUGH LEGAL HEIRS,,SONALBEN PARSOTTAMBHAI BHATT,REENABEN PARSOTTAMBHAI BHATT,SHITALBEN PARSOTTAMBHAI BHATT-DAUGHTER,KANTILAL AMBALAL BHATT,THAKORBHAI AMBALAL BHATT,RANJANBEN AMBALAL BHATT,HASMUKHBHAI JAGSIBHAI VISARIA,KARSANBHAI RAYSIBHAI PRAJAPATI,MAHESHBHAI ARVINDBHAI KOTHARI	,MR.ADITYA J PANDYA
3797	AO/285/2015	1/12/2015	TABLE TENNIS ASSOCIATION OF AHMEDABAD (CITY AND DISTRICT),	MR JF MEHTA	GUJARAT STATE TABLE TENNIS ASSOCIATION,	MR TRILOK J PATEL
3798	AO/286/2015	21/06/2018	MOHANBHAI RAMJIBHAI PATEL,	MR SP MAJMUDAR	LALABHAI RAMJIBHAI PATEL,BHARATBHAI RAVJIBHAI PATEL,JESINGBHAI RAMJIBHAI PATEL [DELETED],MERVANBHAI RAMJIBAHI PATEL - DECD,BAKULABEN BHIMBHAI D/O MERVANBHAI RAMJIBHAI,NIRUBEN MERVANBHAI PATEL,GOPALBHAI MERVANBHAI PATEL,SUDHIRBHAI MERVANBHAI PATEL	,DELETED,MR CHIRAG B PATEL
3799	AO/287/2015	27/07/2016	ASHOKKUMAR CHIMANLAL KALVANI,	PARIMALSINH PARMAR	ATULKUMAR RAMANLAL SHAH,TUSHARKUMAR RAMANLAL SHAH,VARSHABEN WD/O SUVASCHANDRA RAMANLAL SHAH,LAVKUMAR SUVASCHANDRA SHAH,NIYATI SUVASCHANDRA SHAH	NOTICE SERVED,MR MEHUL S SHAH,HIRENSINH D RAJPUT
3800	AO/288/2015	15/03/2016	TILAKPURI MAHADEVPURI GAUSWAMI,	MR DAXESH T DAVE	THE DISTRICT SUPERENTEDENT OF POLICE,THE DIRECTOR GENERAL OF POLICE,STATE OF GUJARAT,JAYANTILAL AMBALAL GANDHI	
3801	AO/289/2015	21/10/2015	KAMLESHBHAI ATMARAM PATEL,	MR PARTHIV B SHAH	RAIBEN WD/O BHIKHAJI MARSANGJI,KALIBEN BHIKHAJI THAKORE,BALDEVJI BHIKHAJI THAKORE,SONALBEN W/O BALDEVJI THAKORE,ARPAN ANUBHAI SHAH,PATEL RAMESHBHAI SHANKARDAS,PATEL SURESHBHAI RANCHHODBHAI	REFUSED SERVED (N)(10),MR AMRISH K PANDYA
3802	AO/292/2015	21/03/2017	RAYMALBHAI SIDIBHAI HUMBAL,	MR NIRAV C SANGHAVI	JUNAGADH JILLA SAHAKARI,YOGESHKUMAR VASTABHAI DHRANGA	MR NIRAV C THAKKAR,MR MIHIR VAKHARIYA
3803	AO/293/2015	14/10/2015	MANILAL CHHAGANLAL SHAH-DECD. THROUGH LEGAL HEIRS,,TEJAS JAYANTILAL SHAH,RUSHIR JAYANTILAL SHAH THROUGH POA TEJAS JAYANTILAL SHAH,JAGDISHBHAI MANILAL SHAH	(MR PRANAV S DAVE),MR SHIVANG M SHAH	DIPAKBHAI JAGDISHBHAI PARMAR,BALDEVBHAI JAGDISHBHAI PARMAR,ASHOKBHAI JAGDISHBHAI PARMAR,CHANDRAKANT JIVANLAL ALIAS JIVATLAL DALAL	,MR JAYESH A KOTECHA
3804	AO/294/2015	4/4/2016	ANIRUDHSINH S CHUDASMA,	M/S PATEL ADVOCATES	PARTH VASANTBHAI PATEL,	
3805	AO/295/2015	28/07/2016	MAHALAXMI CO.OPERATIVE HOUSING SOCIETY LIMITED,	SINGHI & CO	DHARMESHKUMAR PRAVINCHANDRA SHAH,SEJALBEN GOPALBHAI SHAH,HITEN DILIPBHAI SUTHAR,GANESH HOUSING CORPORATION LIMITED,ADITYA GRAND INFRALINK LLP,JAYESH TALAKSHIBHIA KOTAK,JIGAR AVINASHBHAI BRAHMBHATT	,RULE SERVED,SERVED BY AFFIX. (R),MR SP MAJMUDAR

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3806	AO/296/2015	28/07/2016	MAHALAXMI CO.OPERATIVE HOUSING SOCIETY LIMITED THROUGH SECRETARY,	SINGHI & CO	SANJEEVKUMAR PRAVINCHANDRA SHAH,SEJALBEN GOPALBHAI SHAH,MILAN DILIPBHAI SUTHAR,GANESH HOUSING CORPORATION LIMITED,ADITYA GRAND INFRALINK LLP,JAYESH TALAKSHIBHAI KOTAK,JIGAR AVINASHBHAI BRAHMBHATT	,RULE SERVED,SERVED BY AFFIX. (R),MR SP MAJMUDAR
3807	AO/297/2015	15/03/2016	PRABHATBHAI VALUBHAI DESAI,PRUTHVISINH PRATAPSINH CHAUHAN	MR. ASHOK A PUROHIT	KANTABEN D/O SOMAJI BABAJI THAKOR,KALIBEN @ KELASHBEN D/O SOMAJI BABAJI THAKOR,KIRANBHAI BHUPATBHAI,RAVJIBHAI POPATBHAI VASANI,SAVITABEN RAVJIBHAI VASANI,KIRANKUMAR RAVJIBHAI VASANI,SHOBHABEN KIRANKUMAR VASANI,HARESHKUMAR RAVJIBHAI VASANI,RITABEN HARESHKUMAR VASANI,BABUBHAI POPATBHAI VASANI,MANJULABEN BABUBHAI VASANI,MADHUBHAI POPATBHAI VASANI	
3808	AO/298/2015	6/9/2017	JASUBHAI ARJANBHAI VAGHASIA,	MR DIGANT B KAKKAD	VIRAMBHAI SARMANBHAI NANDANIYA,	MR AMAR D MITHANI
3809	AO/299/2015	16/10/2015	CHHATRASINH HAMIRSINH DESAI,HEMANDSINH CHHATRSINH DESAI	MR HARNISH V DARJI	PATEL DHAVALBHAI BIPINBHAI,JAYENDRASINH LAKSHMANSINH RAJ	
3810	AO/300/2015	11/2/2016	MUKESH SAMUBHAI APTEL FOR HIMSELF AND AS KARTA OF HUF,PUSHPABEN CHAMPAKBHAI D/O SAMUBHAI DURLABHBHAI	MR DHAVAL D VYAS	SAMUBHAI DURLABHBHAI PATEL,PANKAJ SAMUBHAI PATEL FOR HIMSELF AND AS KARTA OF HUF,REKHABEN WIFE OF SAMUBHAI DURLABHBHAI PATEL,BALABHAI MOHANBHAI VANKADI	RULE SERVED,MR MEHUL S SHAH,MR AMIT V THAKKAR
3811	AO/301/2015	14/03/2016	HARESHKUMAR RAVJIBHAI VASANI,RITABEN RAVJIBHAI VASANI	MR MEHUL S SHAH	MEMON YUNUSBHAI HASANBHAI,VYAS ASHOKBHAI BHAILALBHAI,HEMLATABEN NAVINBHAI THAKKAR,NAVINBHAI PRABHURAM THAKKAR,GIRISHBHAI PRABHURAM THAKKAR	MR. JAVED S QURESHI,HARSH V GAJJAR
3812	AO/302/2015	13/06/2016	SASHIKALA BHAGWATIPRASAD DUBEY WIDOW OF BHAGWATIPRASAD DUBEY,SUSHILABEN BIDRESHWARIPRASAD SHIVPRASAD PANDAY WD.O BIDRESHWARIPRASAD SHIVPRASAD PANDAY,KOKILABEN CHANDRABHUSHAN MAHADEV PANDAY WIDOW OF CHANDRABHUSHAN MAHADEV PANDAY,MADHUBEN RAJENDRAPRASAD UPADHYAY WIDOW OF RAJENDRAPRASAD UPADHYAY	MR BHAVESH B SARODE	ACHARYA YAGNESHKUMAR NAROTTAMDAS,PATEL SHAILESHKUMAR BHAGUBHAI SON OF BHAGUBAHI APTEL,PATEL NARSHIBHAI MANGALDAS SON OF MANGALDAS PATEL,PATEL MAHENDRABHAI PUJABHAI SON OF PUJABHAI PATEL,PATEL BHAGUBHAI GOPALDAS SON OF GOPALDAS PATEL,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE SERVED,HL PATEL ADVOCATES
3813	AO/314/2015	29/04/2016	RATNAAKAR ESTATE DEVELOPER PVT LTD,	UNIVERSAL LEGAL	NISHANT CONSTRUCTION PVT LTD,	MR MANAV A MEHTA
3814	AO/315/2015	28/10/2015	SIPAI NOORIBEN D/O IBRAHIMBHAI,SIPAI AZARUDDINBHAI IBRAHIMBHAI,SIPAI SEHANZBANU D/O IBRAHIMBHAI	MR CHIRAG B PATEL	VARMA NIRAVBHAI DHARMENDRABHAI,RANABHAI HAMIRBHAI LOH	
3815	AO/318/2015	3/12/2015	LAXMANBHAI AMARSINHBHAI WAGHELA,	MR AJAY L PANDAV	KAWASJI DARASA KARAKA,VINOD SOMABHAI PATEL,RASIKBHAI VENIDAS PATEL,MUNICIPAL CORPORATION OF THE CITY,PICKERS LIMITED	,MR TATTVAM K PATEL
3816	AO/321/2015	2/11/2015	KAMLESHBHAI RAJNIKANTBHAI SHAH,	(MR PRABHAV A MEHTA)	PRAFULCHANDRA HIRALAL ANNADJIWALA,	
3817	AO/322/2015	25/01/2016	SUTHAR UDABHAI SOMABHAI,	MR.MRUDUL M BAROT	HANSABHAI BHEMABHAI SUTHAR,RAMESHBHAI BHEMABHAI SUTHAR	MR TUSHAR CHAUDHARY
3818	AO/325/2015	30/08/2016	NILAMBEN UPENDRABHAI SHAH,NISHANT UPENDRABHAI SHAH	SHASHVATA U SHUKLA	THAKOR CHANDUJI GABHALAJI,RABARI NAGJIBHAI MANEKLAL	NOTICE SERVED BY DS,MR JAYPRAKASH UMOT
3819	AO/326/2015	23/03/2016	VIKASH RADHESHYAM AGARWAL,	MR SALIL M THAKORE	ARVIND LIMITED,BANK OF BARODA,ALLAHABAD BANK	,N R MEHTA
3820	AO/327/2015	27/07/2018	G S L CLACHEM PRIVATE LIMITED THROUGH MANAGER JATINBHAI PRAKASHBHAI GUPTA,PRAKASHBHAI NANDKISHOR GUPTA	MR MEHUL S SHAH,MR. CR BUDDHADEV	SWATI DHIRAJ SATARA,	M/S WADIAGHANDY AND CO

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3821	AO/328/2015	15/06/2016	KISHORBHAI BHAILALBHAI PATEL,BHAVIK KISHORBHAI PATEL	KEDAR B BINIWALE	LALJIBHAI BHAICHANDRABHAI PATEL HEIRS OF NARAYANBHAI BHALCHANDRABHAI PATEL,KAPILABEN WD/O NAANBHAI PATEL,KAMLESHBHAI NARANBHAI PATEL,MAHESHBHAI NARANBHAI PATEL,DHARMISHTHABEN BHALCHANDBHAI APTEL WD/O NARENDRABHAI CHANDULAL PATEL,ARUNABEN WD/O OF BALDEVBHAI PATEL,BHAVESH BALDEVBHAI PATEL,BRIJESHBHAI BALDEVBHAI PATEL,SHILABEN WD/O PIYUSHBHAI PATEL,ANKITA PIYUSHBHAI PATEL,AANKUR PIYUSHBHAI PATEL,BALKRUSHNA PUNJALAL PATEL,NAYANABEN PATEL WD/O DILIPBHAI PATEL,YOGESH PUNJALAL PATEL,REKHABEN HASMUKHBHAI PATEL,DHANANJAYBHAI HASMUKHBHAI PATEL,MANOJ HASMUKHBHAI PATEL,SAROJBEN DAUGHTER OF JAGDISHCHANDRA PATEL,GIRISHBHAI RAMANLAL PATEL HEIRS OF JAGDISHCHANDRA RAMANLAL PATEL,DINABEN WD/O JAGDISHCHANDRA PATEL,DAMINIBEN JAGDISHCHANDRA PATEL,ALPA JAGDISHCHANDRA PATEL HEIRS OF DECD. VIPINCHANDRA RAMANLAL PATEL,ALPA JAGDISHCHANDRA PATEL HEIRS OF DECD. VIPINCHANDRA RAMANLAL PATEL,URVASHIBEN WD/O CIPINCHANDRA PATEL,MINOR DHRUVIL VIPINCHANDRA PATEL'S GUARDIAN URVASHIBEN VIPINCHANDRA PATEL,MINOR ANANT VIPINCHANDRA PATEL'S GUARDIAN URVASHIBEN VIPINCHANDRA PATEL,MINOR AAKASH VIPINCHANDRA PATEL'S GUARDIAN URVASHIBEN VIPINCHANDRA PATEL,RAMILABEN WD/O KIRITBHAI PATEL,SHWETA KIRITBHAI PATEL,KARTIK KIRITBHAI PATLE,URVASHIBEN VIPINCHANDRA PATEL,BHARATBHAI NATVARLAL PARIKH,MANOJKUMAR LILADHAR RAJPUT,M/S J M CORPORATION	NOTICE SERVED BY DS,MR NILESH A PANDYA
3822	AO/329/2015	12/12/2018	RAJNIKANT KANTIBHAI SHAH,	MR DIGANT M POPAT	JAGRUTIBEN KANTIBHAI SHAH,	MR KB PANERI,MANAN K PANERI
3823	AO/330/2015	17/03/2016	MANJULABEN NATWARBHAI PATEL,RAJENDRA NATWARBHAI PATEL,DILIP NATWARBHAI PATEL,VINODABEN NATWARBHAI PATEL	MR GOPAL M PANDYA	ADDOR REALTY PRIVATE LIMITED,ADDIS INFRASPACE LLP,VIVAN INFRASTRUCTURE PVT LTD.	NOTICE SERVED BY DS,MR JIGAR M PATEL
3824	AO/332/2015	24/11/2015	HEIRS AND LEGAL REPREST. OF DECD. MANGALBHAI GHELABHAI BARIYA,REVABEN MANGALBHAI BARIYA,JADABEN W/O. BHIKHABHAI SHANKARBHAI GOHIL,HEIRS OF DECD. KAMLABEN D/O MANGALBHAI BARIYA AND WIFE OF SHANABHAI GOHIL,MANUBHAI SHANABHAI GOHIL,HEIRS OF SHANTILAL SHANABHAI GOHIL,CHAMPABEN D/O SHANABHAI GOHIL AND W/O PRATAPBHAI GOHIL,DEVILABEN D/O SHANABHAI GOHIL AND W/O AMBALAL SOLANKI,GANGABEN W/O SHANTILAL GOHIL,RAGHUVEERBHAI SHANTILAL GOHIL,REKESHBHAI SHANTILAL GOHIL	MS.KHUSHBOO AAKASH SHETH,NIKITA M GARG,VEERAT S VASWANI	HEIRS OF DECD. SUKHABHAI MANGALBHAI BARIYA,HEIRS OF DECD. AMARSING SUKHABHAI BARIYA,LAKSHMIBEN D/O SUKHABHAI MANGALBHAI BARIYA,AMRATBEN WIDOW OF AMARSING SUKHABHAI BARIYA,ARUNABEN D/O AMARSING SUKHABHA BARIYA,MINOR HARSHADBHAI AMARSING BARIYA THROUGH HIS NATURAL GUARDIAN,SHANABHAI MANGALBHAI BARIYA,MADHUBEN D/O CHIMANLAL JAISWAL AND W/O MAHENDRAKUMAR DHIRAJLAL JAISWAL,MAHENDRAKUMAR DHIRAJLAL JAISWAL,MAHENDRABHAI AMARSANG SINDHA,TALATI CUM MANTRI,MAMLATDAR,COLLECTOR	
3825	AO/333/2015	12/12/2018	VISHAL BUILDERS THROUGH NISAR AHMED NOORMOHAMMAD SONI,	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION,	MR SATYAM Y CHHAYA

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3826	AO/334/2015	14/03/2016	KHESHARBHAI PARTHIBHAI CHAUDHARI,	MR SP MAJMUDAR	CHELABHAI SENDHABHAI BHIL,BABUBHAI PUNABHAI GAMAR,STATE OF GUJARAT	
3827	AO/337/2015	8/12/2016	DINUBHAI BABUBHAI SHAH,	MR NK MAJMUDAR	BHANUPRASAD CHANDULAL PANDYA,MANJULABEN HARNATBHAI PANDYA W/O DECD. HARNATBHAI CHADU,PRAFULBHAI CHANDULAL PANDYA,KUSUMBEN CHANDULAL PANDYA,DHIRENBHAI RAMESHBHAI PANDYA	
3828	AO/338/2015	26/11/2015	TORRENT PHARMACEUTICALS LIMITED,	(MR RR SHAH),MR HARSHIL SHAH	BRILLIANT PHARMACEUTICALS PRIVATE LIMITED,BRILLIANT LIFESCIENCES PVT LTD	
3829	AO/339/2015	16/02/2016	PATEL MANISHKUMAR HARGOVANDAS,	MR.JAY S SHAH	RANCHHODJI RUPSANGJI RATHOD,JITEDRAKUMAR JAIDEVBHAI NAYAK,PATEL BHAGWANBHAI KALYANDAS,PATEL YOGESHKUMAR BABABHAI,MANOJ ZILUBHA ZALA	
3830	AO/340/2015	21/07/2016	DAIBEN AMRABHAI VINZUDA WIFE OF LAKHMANBHAI MEGHABHIA MAKWANA,	MR NIRAD D BUCH,MR RUTURAJ NANAVATI	HEIR AND LEGAL REPRE. OF KHIMABHAI TEJABHAI PARMAR DEVIBEN KHIMABHAI PARMAR,	MR SP MAJMUDAR
3831	AO/341/2015	29/09/2016	M/S NCPL BUILDCON,	SHASHVATA U SHUKLA	CHAMPABEN GANDABHAI,SUBHASHBHAI GANDABHAI,KANTIBHAI GANDABHAI,JAYANTIBHAI GANDABHAI,BEBIBEN GANDABHAI,GOPIBEN GANDABHAI,URMIBEN GANDABHAI,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED BY DS,M/S RJ RAWAL ASSOC.,MR HEMANT MAKWANA,D H KANTHARIYA
3832	AO/342/2015	23/01/2017	BHIKHUBHAI BAVABHAI PATEL,PARSOTAMBHAI BAVABHAI PATEL,GHANSHYAMBHAI BAVABHAI PATEL	MR AR PATEL	STATE OF GUJARAT,RAJKOT MUNICIPAL CORPORATION,COLLECTOR RAJKOT DISTRICT	
3833	AO/344/2015	19/12/2018	HEIRS OF BHIL BHIKHABHIA SADABHAI- BHIL PURIBEN BHIKHABHAI,BHIL BABUBHAI BHIKHABHAI,BHIL SONABHAI BHIKHABHAI,BHIL DINESHBHAI BHIKHABHAI,BHIL JAGDISHBHAI BHIKHABHAI,BHIL MADHUBEN BHIKHABHAI	MR TUSHAR CHAUDHARY	BHIL MENABEN WD/O VALABHAI KALABHAI,BHIL SHANKARBHAI KALABHAI,BHIL KARSHANBAHI KALABHAI,BHIL HIRABHAI KALABHAI,BHIL KHODABHAI GODABHAI,BHIL GANGABEN KALABHAI,BHIL SURESHBHAI BHIKHABHAI (DIED ON 04-08-2007)	NOTICE SERVED,UNSERVED EXPIRED (N),MR D A CHAUDHARI
3834	AO/345/2015	4/12/2015	BHIKHIBEN WD/O SAKRAJI ALIAS SAKULJI JESANGJI THAKOR,JYOTSNABEN D/O SAKRAJI ALIAS SAKUJI JESANGJI THAKOR,MAHESHJI SAKRAJI ALIAS SAKLUJI THAKOR	MR KEYUR A VYAS	DHULIBEN D/O JESANGJI THAKOR,LAXMIBEN D/O ABHRAJJI ALIAS THAKOR AND W/O AMBARAM THAKOR,MUKESHBHAI BHIKHABHAI PATEL,KAMUBEN KAMABHAI RATHOD,PARESHBHAI ALIAS PREMJIBHAI LAGHRABHAI PATEL	
3835	AO/346/2015	13/06/2016	PATEL PRAHLADBHAI KHODIDAS THROUGH POA PATEL SHAILESHBHAI PRAHLADBHAI,PATEL GANESHBHAI MOHANDAS,PATEL BABALDAS MOHANDAS,PATEL SITABEN W/O BABALDAS MOHANDAS,PATEL NATUBHAI BABALDAS,PATEL BHIKHABHAI BABALDAS,PATEL RASIKBHAI BABALDAS,PATEL BHARATBHAI BABALDAS,PATEL MAJULABEN BABALDAS	MS DHARA M SHAH	PATEL GAURIBEN W/O PATEL KANTILAL,PATEL RAMILABEN KANTILA,PATEL MAHESHKUMAR KANTILA,PARESHBHAI GANGARAM PATEL	MR TARAK DAMANI
3836	AO/347/2015	18/12/2015	BHAGWANDAS RANCHHODDAS BABLA-DECD.,HIMMATBHAI @ KAKUBHAI BHAGWANDAS BABLA,JATIN BHAGWANDAS BABLA,BHARAT BHAGWANDAS BABLA,MRUDULABEN BHAGWANDAS BABLA,BHARTIBEN BHAGWANDAS BABLA,TULSIDAS RANCHHODDAS BABLA-DECD.,BHUSHANBHAI TULSIDAS BABLA,RATANSHI HANSRAJ BABLA-DECD.,SHARAD LAXMIDAS RATANSHI BABLA,SURENDRA JENTILAL RATANSHI BABLA	MS NIYATI B KATIRA,MR P P MAJMUDAR	LILABA KANUBHA JADEJA-DECD. THROU LEGAL HEIRS,LEGAL HEIRS OF DECEASED NARUBHA KANUBHA JADEJA,MANUBHA KANUBHA JADEJA,PREMBA KANUBHA JADEJA,SURAJBA KANUBHA JADEJA,HASUBHA KANUBHA JADEJA,RAJUBA KANUBHA JADEJA,KAPILABA NARUBHA JADEJA,PRADHUMANSINH NARUBHA JADEJA,NITABA NARUBHA JADEJA,PARULBA NARUBHA JADEJA,ADANI PORT LIMITED THROU. ITS DIRECTOR,TALUKA PANCHAYAT, MUNDRA,SAMAGHOGHA GRAM PANCHAYAT	

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3837	AO/348/2015	19/12/2018	PATEL RAMJIBHAI RAMCHANDBHAI (MUJAT),PATEL RAGHABHAI HANSHRAJBHAI (GOTHI)	MR PARESH A. PATEL	MUJAT RAMESHBHAI LAKHUBHAI (PATEL),MUJAT BHARTIBEN WD/O. RAMESHBHAI LAKHUBHAI (PATEL),MUJAT HARESHBHAI RAMESHBHAI (PATEL) MINOR,MUJAT DIVYESH RAMESHBHAI (PATEL) MINOR,MAJAT SHUBHAM RAMESHBHAI (PATEL) MINOR,MUJAT DINESHBHAI LAKHUBHAI (PATEL),LATE MUJAT AMRATBHAI LAKHUBHAI -DECD. THROUGH LEGAL HEIRS,MUJAT SONALBEN W/O AMRATBHAI LAKHUBHAI (PATEL),MUJAT NARESHBHAI AMRATBHAI (PATEL),MUJAT DAXABEN AMRATBHAI (PATEL),MUJAT DIPIKABEN AMRATBHAI (PATEL),PATEL JETHIBEN D/O LAKHUBAHI KARSHANBHAI -W/O KHUSHLABHIA HANSJRAJ BHAI AMBANI,PATEL SITABEN D/O LAKHUBHAI KARSHANBHAI W/O SHANKARBHAI UJABHAI FOSI,PATEL RAMILABEN D/O LAKHUBHAI KARSHANBHAI W/O HARIBAHI NATHABHAI KAPDI	,NOTICE SERVED,UNSERVED EXPIRED (N)
3838	AO/349/2015	14/06/2016	VIKRAMSINH VANDANSINH RAHEVAR,MANAN SURESHBHAI CHOKSI	VIRAL K SHAH	BACHUJI ALIAS NAGJI KASALSANG,BHARATKUMAR MANUBHAI PATEL,LADBAI WIFE OF BACHUJI KASALSANG SOLANKI,LALUBHA BACHUJI SOLANKI,HEMANTSANG BACHUJI SOLANKI,KANCHANBEN BACHUJI SOLANKI	MR SATISH A PANDYA,MR SK PATEL
3839	AO/350/2015	20/01/2016	DHULIBEN D/O UMEDJI DANAJI,	MR RIDDHESH TRIVEDI	BABAJI DANAJI -DECD.,HIRABEN W/O BABAJI DANAJI,LASSIBEN D/O BABAJI DANAJI,PUJAJI S/O BABAJI DANAJI,PASIBEN W/O CHANDUJI DANAJI,VIKRAMJI CHANDUJI,KALUJI CHANDUJI,KAILASHBEN CHANDUJI,ARVIND GARMENTS PARK PVT LTD	
3840	AO/351/2015	18/03/2016	NARENDRAKUMAR MADANLAL SONI,	PARIMALSINH PARMAR	PRAVINKUMAR DHIRAJLAL SHAH,DIPAKKUMAR DHIRAJLAL SHAH,BHARATKUMAR DHIRAJLAL SHAH,BHAVESHKUMAR DHIRAJLAL SHAH,HASUMATIBEN D/OF DHIRAJLAL SHAH,VATSALABEN D/OF DHIRAJLAL SHAH,DILIPBHAI DHIRAJLAL SHAH,DINUBALA DHIRAJLAL SHAH,PRABHAKUNJ COOPERATIVE HOUSING SOCIETY LTD	SERVED BY AFFIX(N),MR MEHUL S SHAH,MR UM SHASTRI,HIRENSINH D RAJPUT
3841	AO/352/2015	1/4/2016	JAGDISHBHAI BALDEVPRASAD PATEL,HARISHBHAI BALDEVPRASAD PATEL	MR SP MAJMUDAR	SHREE USMANPURA JADESHWAR MAHADEV TRUST,,KIRTIBHAI MOTIBHAI PATEL,CHARITY COMMISSIONER,GIRISHBHAI BALDEVPRASAD PATEL,DILIPBHAI BALDEVPRASAD PATEL	,MR MILAN N PATEL,MR JIGAR M PATEL

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3842	AO/353/2015	5/5/2016	THE NAGAFANA (GOGAPURA) PRATHMIK KRUSHI,THE INDIRANAGAR KHARDOSAN SEVA SAHAKARI MANDALI LIMITED,THE KHARDOSAN VIBHAGIYA SEVA SAHAKARI MANDALI LTD,THE VASRAMPURA ZERADA PRIMARY KRUSHI,BALODHAR PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE RAJPURA BALODHAR PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE KHETALAPURA BALODHAR PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDLI LIMITED,THE BALODHAR VIBHAGIYA PRIMARY KRUSHI DHIRAN,THE JOSHIPURA MUDETHA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE MUDETHA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE NASADA NAVA (KANBIVAS) PRIMARY KRUSHI SEVA SAHAKARI MANDALI LIMITED,THE TANAPUR BHILADI PATELVAS PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE RATANPUR BHILADI SHIVNAGAR PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE BAIVADA DEVUVAS PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE NARNESVAR BAIVADA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE TETODA RAMPURA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE TETODA ARBUDANAGAR PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE KHODASAN RABARIVAS PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI,THE KHODASAN PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE JOSHIPURA SAYALA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE JOSHIPURA CHAATRALA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE JUNI BHILADI PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE GURAKHAVAS JUNI BHILADI PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE TELEGANJ MOMAINAGAR SEVA SAHAKARI MANDALI LIMITED,THE TALEGNAJ RABARIVAS SEVA SAHAKARI MANDALI LIMITED,THE ZERADA VIBHAGIYA SEVA SAHAKARI MANDALI LIMITED,THE INDIRANAGAR NAGAFANA PRIMARY KRUSHI DHIRAN,THE CHEHARAPURA CHHATRALA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE NAGFANA GANESHPURA PRIMARY KRUSHI DHIRAN,THE ZERADA VIBHAG GOPALAK VIVIDH KARYAKARI SAHAKARI MANDALI LIMITED,THE GHARNAL MOTI VIBHAGIYA PRIMARY SEVA SAHAKARI MANDALI LIMITED,THE VADVAL JUNA GAM PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE JORAPURA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE YAVAPURA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE MAHADEVIYA GROUP SEVA SAHAKARI MANDALI LIMITED,THE VASNA JOSHIVAS JUDI PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE BHACHALVA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THERVADA VAMTAL PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE SATIMANAGAR DAMA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED,THE MAHADEVIYA VIBHAGIYA SEVA SAHAKARI MANDALI LIMITED,THE VADALI FARM GROUP SEVA SAHAKARI MANDALI LIMITED,THE VELAVAPURA PRIMARY KRUSHI DHIRAN SEVA SAHAKARI MANDALI LIMITED	MR CHIRAG B PATEL	CHANDAJI GOLIYA DEESA TALUKA,THE BAIVADA SEVA SAHAKARI MANDALI LIMITED,THE DEDOL GROUP GOPALAK VIVIDH KARYAKARI SAHAKARI MANDALI LIMITED,RASANA MOTA GROUP VIVIDH KARYAKARI -SAHAKARI MANDALI LIMITED,AGRICULTURE PRODUCTION CO.OPERATIVE AND IRRGATION COMMITTEE	,NOTICE SERVED BY DS,ANIL H PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3843	AO/356/2015	18/02/2016	MENABEN CHATURJI,FULABEN CHATURJI,MUKESHBHAI BALABHAI,HASMUKHBHAI BALABHAI,MADHUBEN MELABHAI,LALABHAI MELABHAI,GEETABEN MELABHAI,SITABEN WIDOW OF AMARSINH CHATURJI,BHIKHABHAI AMARSINH,BHARATSINH AMARSINH,DINESHBHAI AMARSINH,VIMLABEN AMARSINH,KAILASHBEN AMARSINH	MR RIDDHESH TRIVEDI	ARVIND GARMENTS PARK PVT LTD THROUGH JAYESH NARAYANDAS THAKKAR,	
3844	AO/357/2015	11/8/2017	KAMLESHBHAI ATMARM PATEL,	MR PARTHIV B SHAH	RAIBEN WD/O BHIKHAJI MARSANGJI,KALIBEN @ JYOTSNABEN BHIKHAJI THAKORE,BALDEVJI BHIKHAJI THAKORE,SONALBEN W/O BALDEVJI THAKORE,ARPAN ANUBHAI SHAH,PATEL RAMESHBHAI SHANKARDAS,PATEL SURESHBHAI RANCHHODBHAI	(MR NIRAL R MEHTA),MR AMRISH K PANDYA,DR.ABHISST K THAKER
3845	AO/358/2015	14/12/2015	JASHUBEN BHIKHUBHAI KANSAGRA,PARESHBHAI BHIKHUBHAI KANSAGARA,KINABEN BHIKHUBHAI KANSAGARA,BHAVESHBHAI BHIKHUBHAI KANSAGARA	MR TANMAY B KARIA	RAMESHBHAI VITTHALBHAI VACHHANI,	
3846	AO/359/2015	26/12/2016	EXPRESS RESTAURANTS PRIVATE LIMITED,	MR SALIL M THAKORE	NILESH THADANI,	MR KALPESH C PATEL,MR RP MODI
3847	AO/362/2015	14/03/2016	NARENDRA RAGHUVANSH MISHRA,KIRAN NARENDRA MISHRA	MR AR MAJMUDAR	RAJIV SHASHIKANT VOHRA,FALGUNI RAJIV VOHRA,VIRBALABEN WD/O SURESHBHAI CHATURBHAI,SHWETAL SURESHBHAI PATEL	MR MEHUL S SHAH,MR. RADHESH Y VYAS
3848	AO/363/2015	8/9/2016	CHHOTUBHAI @NAGINBHAI PARSHOTTAMBHAI PATEL,	MS. KITTY S MEHTA	JAGDISHBHAI JAYSUKHBHAI DONGA,SUB REGISTRAR SURAT 8 (RANDER),CITY MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL H RATHOD
3849	AO/364/2015	24/04/2017	JAIMIN MAHESHBHAI PATEL,	MR SP MAJMUDAR	MAHESHBHAI ISHWARBHAI PATEL,SANJAYBHAI VALLABHBHAI PATEL,ASMITABEN SANJAYBHAI PATEL,HASMUKHBHAI CHHAGANBHAI PATEL	NOTICE SERVED BY DS,MR MP PRAJAPATI
3850	AO/365/2015	30/01/2017	DHANJI HARJI BHUVA,	MR MEHUL S SHAH	SHANTABEN PRAVIN HIRANI,TALATI-CUM-MANTRI	NOTICE SERVED,MR DHAVAL D VYAS
3851	AO/366/2015	18/04/2016	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED KUNDANLAL H SHARMA,CHAMELIDEVI W.O. KUNDANLAL SHARMA,RAJBALA KUNDANLAL SHARMA,RAJREKHA KUNDANLAL SHARMA,UMESHKUMAR KUNDANLAL SHARMA,DEVDATT KUNDANLAL SHARMA	MS AMRITA AJMERA	GUJARAT STATE CO.OPERATIVE LAND DEVELOPMENT BANK LIMITED,SPECIAL RECOVERY OFFICER,LEARNED MAMLATDAR,LEARNED COLLECTOR,RABARI DAHYABHAI RUDABHAI	NOTICE SERVED,(MR SANDEEP N BHATT)
3852	AO/367/2015	2/5/2016	THAKOR KANTIJI CHELAJI GHELAJI,THAKOR JASHUJI CHELAJI GHELAJI,THAKOR RAMANJI SENDAJI GHELAJI,THAKOR KANTABEN SENDAJI GHELAJI,THAKOR KANTABEN CHELAJI GHELAJI,PRAKASH RAMCHANDRA BRAHMBHATT	(MR MB GANDHI),MR CHINMAY M GANDHI	BIHOLA TAKATSINH NATHUSINH,	MR BC DAVE
3853	AO/368/2015	23/03/2016	SAYED ANWARALI KASAMALI,SAYED SADATALI KASAMLAI-DECD. THORUGH LEGAL HEIRS,,MUMTAZBIBI SADATALI,ASHIQALI SADATALI,SHOKATALI SADATALI	MR. BK. RAJ	HAYDERALI SAYADALI-DECD. THROUGH LEGEL HEIRS,MEHARAJBIBI HAYDERALI,SHOKATALI HAYDERALI,IMTIYAZALI HAYDERALI,FARJANA HAYDERALI,REHANA HAYDERALI,BABUBHAI CHATURBHAI PATEL,CHIMANBHAI CHATURBHAI PATEL,ASHOKBHAI CHATURBHAI PATEL,HARENBHAI JASHBHAI PATEL (SINCE DECEASED),KOKILABEN HARENBHAI PATEL,BHUMIKABEN HARENBHAI PATEL,NIYATIBEN HARENBHAI PATEL,PRAKASHBHAI PUNJABHAI PATEL,PRAVINBHAI HARMANBHAI PATEL,PRAKASHBHAI PARSOTTAMBHAI PATEL,RAMABHAI DEWAYATBHAI HERBHA,JETHABHAI NATHABHAI DANGAR,MANDALBHAI PARBATBHAI HERBHA,PRAVINBHAI HAMIRBHAI DANGAR,RAMABHAI KANABHAI HERBHA	,MR HM PARIKH,MR.HEMANG H PARIKH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3854	AO/369/2015	12/12/2018	GAMANBHAI BHANABHAI HIMSELF AND AS KARTA OF HIS BRANCH OF FAMILY,	MR ASPI M KAPADIA	SHANTABEN D/O SOMABHAI GOVANBHAI AND WIFE OF BHANABHAI MAKANBAHI,GEETABEN D/O BHANABHAI MAKANBHAI AND WIDOW OF SUNDERBHAI FOR HERSELF,PRAVINBHAI BHANABHAI PATEL HIMSELF AND AS KARTA OF HIS BRANCH OF FAMILY,VINUBHAI BHANABHAI PATEL HIMSELF AND AS KARTA OF HIS FAMILY,BALWANTBHAI BHANABHAI HIMSELF AND AS KARTA OF HIS BRANCH OF FAMILY,JAMANABEN WIDOW OF BABARBHAI GOVANBHAI,JASHUBEN BABARBHAI WIFE OF RATILAL MOTIBHAI,CHHIMIBEN BABARBHAI WIFE OF ISHWARBHAI BUDHABHIA,KUSUMBEN WIDOW OF BHIKHUBHAI BABARBHAI,JASHWANTIBEN WIDOW OF AMRATBHAI BABARBHAI,MANISHBHAI AMRATBHAI,ATULBHAI AMRATBHAI,MEENABEN AMRATBHAI WIFE OF VIMALBHAI,KANAIYABHAI MALABHAI,VIJAYBHAI MALABHAI,COLLECTOR, SUAT DISTRICT,STATE OF GUJARAT REVENUE DEPARTMENT	,GOVERNMENT PLEADER,MR MEHUL S SHAH
3855	AO/370/2015	16/01/2017	JAYESHBHAI DINESHBHAI PATEL,	MR CHIRAG B PATEL	SOMABHAI GHELABHAI RATHOD,BHARATBHAI SHANKARLAL JADVANI,SANJAYKUMAR NARSINHBHAI PRAJAPATI,PRAJAPATI NARSINHBHAI PUNJABHAI,SHANTILAL KEYURBHAI PATEL,RONAKKUMAR GANPATBHAI PATEL,KALPANABEN SUDHIRSINH PARMAR,ARVINDBHAI CHHOTBHAI PATEL,DAYALSARAN RAMANLAL PANCHAL,DHARMISHTABEN HASMUKHLAL PANCHAL,ANILBHAI SANJANSINH GOHIL,TRILOCHANA DEVJI SADHVI,GHANSHYAM PARSHOTTAMBHAI PATEL,ANJUBEN DAYALSARAN PANCHAL,GAURANGKUMAR DAYALSARAN PANCHAL	NOTICE SERVED BY DS,MR JIGAR P RAVAL
3856	AO/371/2015	29/07/2019	JAGDISHBHAI MADHUBHAI PATEL,	MR SP MAJMUDAR	SARASWATIBEN WD/O ASHARAM REVENDAS,PARESHBHAI AMRUTLAL PATEL,SHREE MAHALAXMI CO-OPERATIVE HOUSING SOCIETY LIMITED	,SINGHI & CO,MR.DIPAK B PATEL
3857	AO/372/2015	21/10/2016	RAJNIKANT SHANTILAL PATEL,	MR. JAY M THAKKAR	MAHIJIBHAI RAIJIBHAI PARMAR,FATEHSINH RAIJIBHAI GOHEL,SAVITABEN CHHHOTABHAI GOHEL,LILABEN CHHOTABHAI GOHEL,RAMILABEN CHHOTABHAI GOHEL,KAMDABEN CHHOTABHAI GOHEL,RAJNIKANT THAKORBHAI SHAH	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR MRUGEN K PUROHIT,MR KALPESH N SHASTRI
3858	AO/373/2015	23/12/2015	ANGUR FOODS PRIVATE LIMITED,ZAINULABEDIN KAMALUDIN ANSARI,SHAMIMAHMED KAMALLUDIN ANSARI	MR ISHAN MIHIR PATEL	PATEL CHATURBHAI RANCHHODBHAI AND CO,	MR YJ TRIVEDI
3859	AO/374/2015	29/12/2016	CHANDRIKA HARIHARBHAI JOSHI,GAUTAM HARIHARBHAI JOSHI, KARTA AND MANAGER OF HUF,SIDDHARTH GAUTAM JOSHI,AMLA GAUTAM JOSHI,GOPAL HARIHARBHAI JOSHI,KUMUDINI D/O HARIHARBHAI M JOSHI AND W/O CHANDRASHEKHAR SHETTY,USHABEN D/O HARIHARBHAI MANISHANKAR JOSHI AND W/O MINESH M JOSHI,NANDABEN D/O HARIHARBHAI MANISHANKAR JOSHI AND W/O NIKHIL PUROHIT	MR MEHUL S SHAH	AJAY MADHUKAR NAYAK,BINA AJAY NAYAK	MR.D K.PUJ

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3860	AO/375/2015	29/12/2016	CHANDRIKA HARIHARBHAI JOSHI,GAUTAM HARIHARBHAI JOSHI, KARTA AND MANAGER OF HUF,SIDDHARTH GAUTAM JOSHI,AMLA GAUTAM JOSHI,GOPAL HARIHARBHAI JOSHI,KUMUDINI D/O HARIHARBHAI M JOSHI AND W/O CHANDRASHEKHAR SHETTY,USHABEN D/O HARIHARBHAI MANISHANKAR JOSHI AND W/O MINESH M JOSHI,NANDABEN D/O HARIHARBHAI MANISHANKAR JOSHI AND W/O NIKHIL PUROHIT	MR MEHUL S SHAH	SANGITABEN MRUGESHBHAI DOCTOR,	MR.D K.PUJ
3861	AO/377/2015	28/03/2016	CADILA HEALTHCARE LIMITED,	J SAGAR ASSOCIATES	MICRO LABS LIMITED,	NOTICE SERVED BY DS
3862	AO/379/2015	28/02/2018	KALPESHBHAI DEVRAJBHAI BUSHA,HIRJIBHAI NANJIBHAI DOBARIYA	MS TRUSHA K PATEL	JAYANTILAL JOITARAM PATEL,JAYESHBHAI GORDHANBHAI DOMADIYA	MR MEHUL S SHAH,MR SP MAJMUDAR,ULLASH N GOHIL
3863	AO/1/2016	10/8/2016	GAJENDRA NAROTTAM DESAI,	MR DIPEN C SHAH	PINAKINBHAI NAGARDAS CHITALIA,	MR RATHIN P RAVAL
3864	AO/2/2016	19/02/2016	PRAKASHBHAI HARIBHAI DESAI,	MR JR SHAH	GUJARAT STATE FINANCE CORPORATION,	MR. S. M. GOHIL
3865	AO/3/2016	18/07/2018	LAKHMANBHAI SAJANBAI CHAVDA,	VIRAL K SHAH,MR. NIKUNJ KANARA	SHILPABEN RAJESHBHAI THAKKER,	MR JINESH H KAPADIA
3866	AO/4/2016	7/1/2016	NARANBHAI SOMABHIA PATEL- LEGAL HEIR OF DECEASED GANGABEN D/O MAFATLAL CHELDAS,SAVITABEN D/O SOMABHAIT PATEL -LEGAL HEIR OF DECEASED GANGABEN D/O MAFATLAL CHELDAS	(MR KAMLESH B MEHTA)	AMRUTBHAI NATHABHAI - LEGAL HEIR OF DECEAED NATHABHAI M CHELDAS AND MENABEN,DHAVAL AMRUTBHAI PATEL (BHURABHAI),BHUPENDRA AMRUTLAL PATEL DECEASED THRO HEIRS,PURVIBEN BHUPENDRABHAI PATEL,LAXMIBEN D/O NATHABHAI MAFATBHAI PATEL,BABUBHAI JESINGBHAI DESAI,HIRABHAI GANGARAM PATEL,JAYESHBHAI MOHANBHAI PATEL,BHAGWANBHAI GANGARAMBHAI PATEL,CHANABHAI ALIAS CHAGANBHAI SOMABHAI PATEL,BENET KOLLMEN AND COMPANY LTD,YASH PROCON PRIVATE LTD	

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3867	AO/5/2016	12/4/2016	GAVUBEN MOHANBHAI MAKWANA,	MR RAMNANDAN SINGH	PUNABHAI SADTHABHAI MAKWANA,KASHIBEN PUNABHAI MAKWANA,SAMANTBHAI PUNABHAI,RANJITBHAI SAMANTBHAI MAKWANA,HIRABEN SAMANTBHAI MAKWANA,JAYUBEN SAMANTBHAI MAKWANA,MANGUBEN PUNABHAI MAKWANA,SHANTIBHAI PUNABHAI MAKWANA,PURIBEN PUNABHAI MAKWANA,RUPAIBEN PUNABHAI MAKWANA,MINABEN PUNABHAI MAKWANA,MEGHJIBHAI PUNABHAI MAKWANA,RATUBEN PUNABHAI MAKWANA,MITHABHAI SADTHABHAI MAKWANA,MANSUKHBHAI MITHABHAI MAKWANA,DHIRUBHAI MITHABHAI MAKWANA,RAMJIBHAI MITHABHAI MAKWANA,LILIBEN RAMJIBHAI MAKWANA,ALPESHBHAI RAMJIBHAI MAKWANA,ALPESHBHAI RAMJIBHAI MAKWANA,BEBIBEN RAMJIBHAI MAKWANA,SANGITABEN RAMJIBHAI MAKWANA,RAMESHBHAI MITHABHAI MAKWANA,ASHOKBHAI MITHABHAI MAKWANA,RANJITBHAI MITHABHAI MAKWANA,BHUPATBHAI MITHABHAI MAKWANA,VASANTBEN MITHABHAI MAKWANA,LILUBEN MITHABHAI MAKWANA,DUDHIBEN MOHANBHAI MAKWANA - LEGAL HEIR OF MOHANBHAI SADTHABHAI,LALJIBHAI MOHANBHAI MAKWANA,JAYANTIBHAI MOHANBHAI MAKWANA,VALJIBHAIMOHANBHAI MAKWANA,UJIBEN MOHANBHAI MAKWANA,HANSABEN @JASHODABEN MOHANBHAI MAKWANA,BHOPABHAI MOHANBHAI MAKWANA,ANJUBEN BHOPABHAI MAKWANA,PARESHBHAI BHOPABHAI MAKWANA,SANJAYBHAI BHOPABHAI MAKWANA,DIPAKBHAI BHOPABHAI MAKWANA,KAJALBEN BHOPABHAI MAKWANA,MAGANBHAI MOHANBHAI,RADHABEN MAGANBHAI MAKWANA,KISHORBHAI MAGANBHAI MAKWANA,JAGDISHBHAI MAGANBHAI MAKWANA,HARESHBHAI MAGANBHAI MAKWANA,GITABEN MAGANBHAI MAKWANA,ANJUBEN BACHUBHAI MAKWANA - LEGAL HEIR OF BACHUBHAI SADTHABHAI MAKWANA,KALUBHAI BACHUBHAI MAKWANA,MADHUBHAI BACHUBHAI MAKWANA,MANJUBEN BACHUBHAI MAKWANA,CHAMPABEN BACHUBHAI MAKWANA,HANSABEN BACHUBHAI MAKWANA,HARSHABEN BACHUBHAI MAKWANA,BOCHASANVASI AKSHAR PURUSHOTTAM SWAMI NARAYAN SANSTHA,COLLECTOR BHAVANAGAR DISTRICT,CITY MAMLATDAR	
3868	AO/6/2016	17/02/2016	SHASHIKALABEN BABUBHAI RAJPUT,	MR HEMAL K ACHARYA	.,	
3869	AO/8/2016	28/01/2016	DHAVAL SOMABHAI PATEL,	HL PATEL ADVOCATES	MAHENDRABHAI AMBALAL PATEL,AMITKUMAR MAHENDRABHAI PATEL	
3870	AO/9/2016	19/01/2016	K. V GAS SERVICE,	MR. SAHIL M SHAH	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)

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3871	AO/10/2016	24/11/2016	CHHAGANBHAI MEGHJIBHAI BHANUSHALI (CHANDRA),	MR ST ZUMKHAWALA,VIRAL K SHAH	PRABODCHANDRA JAYANTILAL PATEL,DAVYSH PRABODCHANDRA PATEL,PINKAL RAJESHBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED
3872	AO/12/2016	25/04/2019	AYESHA ALAUDINKHAN MALKAN,	MR SHITAL R PATEL	SHAMABANU NASAR HUSEN KHAN PATHAN,	MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH
3873	AO/13/2016	26/04/2016	SHARDABEN JAYANTILAL SHAH,	MR HRIDAY BUCH	PANCHAL BHAGVATIBEN JAYANTILAL,	MR KIRIT R PATEL
3874	AO/15/2016	28/07/2016	PATEL DILIPKUMAR BHOLABHAI,PATEL VISHNUBHAI KACHRABHAI	BHARGAV KARIA & ASSO	DHANDHAL KAMLABEN SURSINGHBHAI,DHANDHAL KISHORBHAI SURSINGHBHAI,AARTIBEN MULJIBHAI BODAR,DIPTIBEN VITTHALBHAI BODAR,MUKTABEN KANJIBHAI BODDAR,KAUSHIK GORDHANBHAI LUNAGANIYA,AMIT KHODABHAI VASOYA,HITESH KHODABHAI VASOYA,MANJULABEN VITTHALBHAI BODAR,NITABEN D/O TULSIBHAI AKBARI W/O PRAVINBHAI GAJERA,SAVITABEN LALJIBHAI BODAR,SUNITABEN LALJIBHAI BODAR,RAMESHBHAI LALJIBHAI BODAR,HITESHBHAI LALJIBHAI BODAR,RASILABEN LALJIBHAI BODAR,MANISHABEN VINODBHAI BODAR,RASILABEN MULJIBHAI (MAHESH) BODAR	,MR. S. M. GOHIL
3875	AO/16/2016	6/5/2016	MEHBOOBKHAN REHMANKHAN PATHAN,	MR HARSHADRAY A DAVE	ZAMEER MOHD. LIYAKAT ALIKHAN,ABDUL RASID REHMAN KHAN,LIYAKAT ALIKHAN REHMANBHAI PATHAN,CHHOTIBEN BHAVANISHANKAR SHARMA,MALCHAND TOLARAM RATHI,LALIT MEGHRAJ RATHI,RAMKRISHNA RAMGOPAL BHUTARA,MALIK UVESH TAF ABDUL JABBAR,ANITAJ GAJANAND MALANI,MADANGOPAL KANIRAM BHURARA,ABDULLAKHAN REHMANKHAN PATHAN,DHANESH KAILASHCHANDRA GANGWAL,ABHINAV ALOK KOTHARI,SHYAMSUNDER MANOHARLAL JOGANI,MANOJKUMAR JAWAHARLAL MEHRA,RAKESHKUMAR HIRALAL BATHIYA,TARADEVI KAILASHCHANDRA JAIN,KAILASHCHANDRA MAHENDRAKUMAR JAIN,PUSHPADEVI MADANLAL SHARDA,VARSHABEN K POBRA,GAURAV JAGDISH JUNEJA,MINADEVI SUSHIL BAGARIA,SUSHILKUMAR MAHENDRAKUMAR JAIN,JAY NARAYAN BHUTARA,RAMESHKUMAR KANIYALAL BAJAR,SONIA JAGDISH RATHI,JAYANTILAL KODARLAL BAROT,CHAKRESH KAILASHCHANDRA JAIN,MUKUL KAILASHCHANDRA JAIN,DIPAKKUMAR KHAITAN KARTA OF HUF,BINA RAJIV JAIN,JAYPRAKASH REVANDMAL DASWANI,S.D. PROJECT PVT LTD,CHHOTIDEVI INDRACHAND RATHI,BATUKBHAI GORDHANBHAI MORDIYA,JAVEDKHAN MEHBOOBKHAN PATHAN,MANSURI SAMIR MOHD HUSSAIN	NOTICE SERVED,MR MRUGEN K PUROHIT,MR MA SAPA
3876	AO/17/2016	12/12/2018	JANAKBEN MODBHAI GADHVI,	MR VISHAL B MEHTA	GIRISHDAN GAURIDAN GADHVI,KISHORDAN GAURIDAN GADHVI,PUNBHAI MODBHAI GADHVI,RIMI DISTRIBUTORS (THRO RIMI TRUST AUTHORIZED REPRESENTATIVE) DIPAK ANILBHAI RAVAL,KIRITBHAI KARSANBHAI PARMAR,SANDIPSINH BALWANTSINH GOHIL,NARENDRASINH HARISINGH PARMAR,JITENDRASINH UDESINH GOHIL,SENSOTTECH MACHINE FABRICS INDUSTRIES THRO ITS	MR SHUSHIL R SHUKLA,DR.ABHISST K THAKER

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3877	AO/18/2016	9/2/2017	KANTABEN WD/O VISHAJI DEVAJI,JASHIBEN DAUGHTER OF VISHAJI DEVAJI,TEJABEN DAUGHTER OF VISHAJI DEVAJI,RAMESHBHAI VISHAJI THAKORE	MR NV GANDHI	DASHRATHKUMAR KARSHANDAS PATEL,JANAKPURI OWNERS ASSOCIATION,JITENDRA JOSHI	MR IRSHADAHMAD B MEV,MR VAIBHAV A VYAS,MR SHARIF H SHAIKH
3878	AO/19/2016	12/8/2016	JUBEDABIBI SHAFIBHAI KHOKHAR,	RC JANI & ASSOCIATE	MANSUKHBHAI BHANABHAI,BALVANTBHAI PARAGBHAI,SMT. PANNABEN PARAGBHAI,MANUBHAI MOHANBHAI,AHANTILAL MOHANLAL,BIPINBHAI MOHANBHAI KARTA OF HUF,PRAVINCHANDRA MOHANBHAI,DEEPAKBHAI MANSUDHBHAI,MANUBHHAI RATANJI,RAMESHBHAI RATANJIBHAI,MANJULABEN RATANBHAI,ISHWARBHAI RATANJIBHAI,HANSABEN RANCHHODBHAI,NARENDRABHAI RANCHODBHAI KATARA OF HUF,RAJENDRABHAI RANCHHODBHAI,PALIBEN , WIDOW OF MOHANBHAI BHANABHAI,INDUBEN MOHANBHAI,PARVATIBEN MOHANBHAI,LAXMIBEN, WIDOW OF HITEENDRA MANSUKHBHAI,YAGNESHKUMAR HITENDRABHAI,SUMITRABEN GANPATBHAI,BHARTIBEN GANPATBHAI,DHARMISTHABEN GANPATBHAI,CHANDRAVADAN GANPATBHAI KARTA OF HUF,BHAVANABEN GANPATBHAI,DAMYANTI MANSUKHBHAI,HETALBEN, WODOW OF PRITESHKUMAR DINESHBHAI,DHRUVIKA KUMARI PRITESHKUMAR,ARPIT PRITESHKUMAR	,NOTICE SERVED,NOTICE SERVED BY DS,MR AMIT V THAKKAR
3879	AO/20/2016	9/9/2019	FALGUNIBEN DAHYABHAI NAYI,	MR ZUBIN F BHARDA	VISHISHTNAGAR COOPERATIVE HOUSING SOCIETY LTD,MANUBHAI RAMJIBHAI GAJJAR	RULE SERVED,MR ISHAN MIHIR PATEL,MR. CHINTAN A JANI
3880	AO/21/2016	26/07/2019	VARJANGBHAI RANABHAI JILARIYA,	MR SP MAJMUDAR,AAYOG Y DOSHI	MADANBHAI MAGANBAHI,PANKAJBAHI MADANBHAI,HANSABEN WD/O CHHOTUBHAI MAGANBHAI,JIGNESHBHAI CHHOTUBHAI,NITINBHAI CHHOTUBHAI,BHANUBEN WD/O PRAVINBHAI MAGANBHAI,NIRMABEN D/O PRAVINBHAI MAGANBHAI,KAPILBHAI PRAVINBHAI,KAUSHIKBHAI PRAVINBHAI,MANJUBEN @ MANUBEN D/O MAGANBHAI MAVABHAI,HANSABEN D/O MAGANBAHI MAVABHAI,DAHIBEN D/O MAGANBHAI MAVABHAI,JAYANTIBHAI MAGANBHAI,SHANTIBEN D/O JIVANBHAI BHANA	NOTICE SERVED BY DS,MR YV VAGHELA,MR MANAN MAHETA
3881	AO/22/2016	12/2/2016	NARESHBHAI NATVARLAL PANCHAL,	BHARGAV KARIA & ASSO	PALLAVIBEN DILIPKUMAR PANCHAL,HONEYBEN KAMLESHKUMAR PANCHAL	,MS.P J.JOSHI,HCLS COMMITTEE
3882	AO/23/2016	18/04/2016	CHINTPURNI FOODS PRIVATE LIMITED,CHINTPURNI FOODS,NIKU RANAJAN SHRIVASTAVA	,MR JR SHAH	JAMNABEN GANESHMAL CHANDORA,VIJAY JETHWANI,VIJAY JETHWANI	,MR YJ TRIVEDI
3883	AO/24/2016	25/06/2019	JITENDRAKUMAR MULCHANDBHAI SHAH,RAMESHJI VARSANGJI THAKORE	MR VIMAL A PUROHIT	DUSHYANTSINH JAGATSINH JADEJA,RAVJIBHAI MOTIBHAI PATEL,CHUNIBHAI MOTIBHAI PATEL,ISHWARBHAI MOTIBHAI PATEL,RAJESH RAVJIBHAI PATEL,KANUBHAI RAVJIBHAI PATEL,PARESHBHAI CHUNIBHAI PATEL,ASHWINBHAI ISHWARBHAI PATEL,KESHUBHAI BAVABHAI KORAT (PATEL),PRATAPBHAI KALYANJI BHANUSALI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DELETED,MR NV GANDHI,MR JAYESH A KOTECHA,MR RT SONGARA
3884	AO/25/2016	17/06/2016	BALWANTBHAI VITTHALRAO GAYAKWAD,	MR SK PATEL	JAGDISHKUMAR MOTILAL SHETH,DIVYABEN JAGDISHKUMAR SHETH,PUJABEN JAGDISHKUMAR SHETH,AAKASHBHAI JAGDISHKUMAR SHETH	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3885	AO/27/2016	4/4/2016	CHAMPABEN RATANJIBHAI,JAKORBEN RATANJIBHAI,LALITABEN RATANJIBHAI,MANIBEN RATANJIBHAI	MR SP MAJMUDAR,MR KUNTAL A JOSHI	MAKANBHAI GOVINDBHAI,JAYANTIBHAI SUKHABHAI PATEL,CHAMPABEN JAYANTIBHAI PATEL,UTTAMBHAI JAYANTIBHAI PATEL,MAHDUBEN UTTAMBHAI PATEL FOR SELF AND MANAGER OF HUF AND MINOR,SHAILESHBHAI VASANTBHAI PATEL,SEJALBEN UTTAMBHAI PATEL,TEJALBHAI UTTAMBHAI PATEL,HEMALATABEN D/O JAYANTIBHIA SUKHABHAI,AMRATBHAI JAYANTIBHAI PATEL FOR HIMSELF AND AS KARTA OF HUF,SHAMILABEN AMATBHAI PATEL,MANEKBEN WD/O VASANTBHAI SUKHABHAI,BAKULABHAI VASANTBHAI PATEL FOR HIMSELF AND AS KARTA OF HUF OF MINOR,,DAKSHABEN BAKULBHAI PATEL,NARESHBHAI VASANTBHAI PATEL FOR HIMSELF AND AS KARTA OF HUF MINOR,DHARMISHTABEN NARESHBHAI PATEL,BIJAL SHAILUSHBHAI PATEL,HARSHADBHAI VASANTBHAI PATEL FOR HERSELF AND FOR MINOR TISHA,BINDIYABHAI HARSHADBHAI PATEL,JITENDRABHAI HARSHADBHAI PATEL,MAKANBHAI GOVINDBHAI PATEL,DAYALBHAI MAKANBHAI PATEL,MANJULABEN DAYALBHAI PATEL,REKHABEN D/O DAYALBHAI M PATEL,HEMANTBHAI DAYALBHAI PATEL,ANKITABEN HEMANTBHAI PATEL,RAJNISINHBHAI DAYALBHAI PATEL,NEETABEN D/O DAYALBHAI MAKANBHAI,YASHWANTBHAI MAKANBHAI HIMSELF AND AS KARTA OF HUF,DAMAYANTIBEN YASHWANTBHAI PATEL,ANKIT YASHWANTBHAI PATEL,DARSHANA YASHWANTBHAI PATEL,SHIRKNT YASHWANTBHAI PATEL,MUKESHBHAI MAKANBHAI PATEL FOR HIMSELF AND KARTA OF HUF,SANTOSHBHAI MUKESHBHAI PATEL (MINOR),BHANUBEN MIKESHBHAI PATEL,HANSABEN D/O MAKABHAI G PATEL,CHAMPABEN WD/O LALLUBHAI M PATEL,AJAYBHAI LALLUBHAI,KAVITABEN AJAYBHAI,VIJAYBHAI LALLUBHAI,MALABEN VIJAYBHAI,NISHABEN LALLUBHAI,SHANKARBHAI SUKHABHAI PATEL FOR HIMSELF AND KARTA OF HUF,LEELABEN SHANKARBHAI,NILESHBHAI SHANKARBHAI PATEL FOR HIMSELF AND AS KARTA OF HUF,BHAVNABEN NILESHBHAI,KALPANABEN D/O SHANKARBHAI SUKHABHAI,AMISHABEN D/O SHANKARBHAI SUKHABHAI,PANIBEN D/O SUKHABHAI GOVINDBHAI,SULACHANABEN @ SUSHILABEN D/O SUKHABHAI GOVINDBHAI,PUSHPABEN D/O SUKHABHAI GOVINDBHAI,DEVIBEN D/O CHAGANBHAI GOVINDBHAI,BHANUBEN D/O CHHAGANBHAI GOVINDBHAI,PUSHPABEN D/O CHHAGANBHAI GOVINDBHAI,JAYESHBHAI CHHAGANBHAI PATEL,HEMANTIBEN D/O CHHAGANBHAI GOVINDBHAI,RENUKABEN D/O MAHENDRABHAI CHHAGANBHAI OF HERSELF AND KARTA OF,ANILKUMAR SASHIKANT PASTAGIA,SATYA TILAKCHAND BHASIN,DEVENDRAKUMAR SHRIRAM ANAND,PAWANKUMAR SHRIRAM ANAND,SANDEEP TILAKRAJ KABRA,VINOD INDRARAJ GULATI,RUBY PRAVINBHAI GULATI,MUKESHBHAI INDRARAJ GULATI,VEENAKUMARI HARIRAM BAJAJ,PRAVINBHAI INDRARAJ GULATI,KRISHNA KHURANILAL DUA,JYOTIBEN MUKESHBHAI GULATI,KHURANILAL PRANLAL DUA,BOBBY SURENDRA SAWHNEY,SHAKTI SURENDRA SAWHNEY,PRAMODCHANDRA KANTILAL SHAH,RAMJIBHAI KALIDAS JOSHI,PRAVINBHAI RATANJIBHAI,JIVANBHAI KHIMJIBHAI,RAMANBHAI GOVINDBHAI,DINESHBHAI CHITUBHAI PATEL,MANOJBHAI DEVILAL GUJAR,RAJHANS CONSTRUCTION PVT LTD,MANOJBHAI PARSHOTTAMBHAI AUTHORIZED PERSON OF NO,1,KAMLESH BABUBHAI PATEL	,MR AB MUNSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3886	AO/28/2016	1/3/2016	BIPINBHAI JAGJIVANBHAI RUGHANI,	MR CHINTAN S POPAT	KRUPABEN ANNIRUDHHBHAI MASHRU,VIJAYABEN NARROTAMBHAI MASHRU,NARROTAMBHA GOVINBHAI MASHRU,VISHVAJITBHAI NARROTAMBHAI MASHRU,REGIONAL TRASNPORT OFFICER	,MR DIPAN DESAI
3887	AO/29/2016	27/07/2016	ROHITBHAI SOMABHAI PATEL,PATEL RAJENDRAKUMAR SOMABHAI	MR PRATIK Y JASANI,A R KADRI	JYOTI CO.OP. HOUS. SOC. LTD THROU. CHARIMAN/SECRETARY OR ITS AUTHORISED OFFICER,SAPNA (SAIJPUR) ASSOCIATION THROU. CHAIRMAN/SECRETARY OR AUTHORISED OFFICER,AHMEDABAD MUNICIPAL CORPORATION THROU. MUNICIPAL COMMISSIONER OR AUTHORISED OFFICER	,MR RAMNANDAN SINGH,MR ANUJ K TRIVEDI
3888	AO/30/2016	25/02/2016	PATEL MEHULBHAI NATVARLAL,	MR PM BHATT	PANCHAL RANCHHODBHAI NATVARLAL,PANCHAL JASHODABEN WD/O NATWARBHAI SHANABHAI,PANCHAL MANJULABEN D/O PANCHAL JASHODABEN,DAHYABHAI ABHAYSINH RATHOD,SHANKARBHAI KABHAI RATHOD,KANTIBHAI KABHAI RATHOD,SHANABHAI KABHAI RATHOD,KANUBHAI KABHAI RATHOD,AJITBHAI BABARBHAI RATHOD,RUKHIBEN BABARBHAI RATHOD	
3889	AO/31/2016	23/02/2016	KAILASHKUMAR LAXMICHAND JAIN,	(MR FB BRAHMBHATT)	MANOJKUMAR CHANDUMAL JAIN,	MR VISHAL B MEHTA
3890	AO/32/2016	16/06/2017	MALIBEN RAMBHAI KHUNTI,	MR. ZALAK B PIPALIA	RAMBHAI AALABHAI KHUNTI,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT
3891	AO/33/2016	28/03/2016	MUKATBEN ICHCHASHANKAR PANDYA THRO POA HARESHBHAI JENTILAL BHATT,	MR. KULDEEP D VAIDYA	STATE OF GUJARAT,COLLECTOR,TALUKA MAMLATDAR - SIHOR,TALATI CUM MANTRI,ICHCHASHANKAR HARISHANKAR PANDYA (LATE) THRO HEIRS,LABHSHANKAR ICHCHASHANKAR PANDYA (LATE) THRO SAVIRTRIBEN W/O LABHSHANKAR PANDYA,CHANDRABALABEN ICHCHASHANKAR PANDYA W/O BALKUSHNA UPADHYAR	
3892	AO/34/2016	4/2/2016	KIRAN NATVARLAL MISTRY,	MR DA SANKHESARA	RAMESH HARIBHAI PANCHAL,	MR HARSHADRAY A DAVE
3893	AO/35/2016	11/2/2016	SURESHCHANDRA V PAREKH,NILABEN S PAREKH		HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED,DEEPAK SHANTILAL PAREKH,KEKI MANU MISTRY,GIRISH VASUDEV KOLIYOTE	
3894	AO/36/2016	30/11/2017	VIJAY KHODIDAS PATEL,GITA M PATEL,HEMLATA D PATEL	BHARGAV KARIA & ASSO	NARENDRA KHODIDAS PATEL,PRAGNA H PATEL,BHANUMATI KHODIDAS PATEL	,DELETED,MRS. HIRAL TRIVEDI
3895	AO/37/2016	26/12/2016	HENIL D/O SURESHCHANDRA GULABCHAND SHAH,	MR PRATIK Y JASANI	RAJNIKANT GULABCHAND SHAH,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
3896	AO/39/2016	23/03/2016	GHANSHYAMBHAI HARMANBHAI PATEL,CHINNAM GANDHI SATYAM	MR DHRUV K DAVE	PURNA ASHOK JOSHI,	MR AB MUNSHI
3897	AO/40/2016	26/02/2016	JAYESHBHAI NATWARBHAI PATEL,	MS.KHUSHBOO AAKASH SHETH	SURESH KARAMCHAND KATARIA,	
3898	AO/41/2016	12/12/2018	PATEL VISHNUBHAI SHANTILAL,	MR TEJAS P SATTA	VISHNUBHAI AMTHABHAI PATEL,	MR AMIT C NANAVATI
3899	AO/42/2016	13/09/2019	RESOURCES AND ASSETS MANAGEMENT,	MR SAVAN N PANDYA	VIRENDRABHAI AMRUTBHAI PATEL,LAKHMICHAND NANAKRAM HARWANI	MR AMIT V THAKKAR

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3900	AO/43/2016	23/06/2016	RAM KRISHNA SEVA MANDAL,	(MRS VD NANAVATI)	INDUBEN CHANDRAKANT PATEL-THOR' POA HITENKUMAR CHANDRAKANT PATEL,,HITENKUMAR CHANDRAKANT PATEL,DIPENKUMAR CHANDRAKANT PATEL THORUGH POA HITENKUMAR CHANDRAKANT PATEL,VINABEN CHANDRAKANT PATEL THRO'POA HITENKUMAR CHANDRAKANT PATEL,BHAVNABEN CHANDRAKANT PATEL THRO POA HITENKUMAR CHANDRAKANT PATEL,LILABEN CHANRAKANT PATEL THRO POA HITENKUMAR CHANDRAKANT PATEL,MANJULABEN MOTIBHAI PATEL THRO POA HITENKUMAR CHANDRAKANT PATEL,NAVNITBHAI MANIBHAI PATEL,KANTIBHAI MANIBHAI PATEL	,MR JA ADESHRA
3901	AO/44/2016	31/03/2016	AZADBHAI CHATURBHAI RAMOLIYA,	MR PV PATADIYA,MR. JAYESH C PATEL	PRITESHBHAI HARKISHANBHAI PATEL,HARKISHANBHAI KALYANBHAI PATEL,ISHWARBHAI KALYANBHAI PATEL	MR NV GANDHI
3902	AO/45/2016	17/12/2018	USHABEN WIDOW/O HARGOVINDBHAI PRABHUBHAI PATEL,NARENDRA HARGOVINDBHAI PATEL	MR ABHISHEK M MEHTA	SURESHBHAI BHAISANKAR RAVAL,CHANNABHAI RAVAL - DECD. THROUGH LEGAL HEIRS,,SURESHBHAI BHAISHANKAR,BHIKHIBEN BHAISANKAR,RAMESHBHAI BHAISANKAR,MAHESHBHAI BHAISANKAR,RAMESHBHAI NARANBHAI PATEL,JAYANTIBHAI VASHRAMBHAI PATEL,CHANDUBHAI SHAMBUBHAI DESAI,KARSHANBHAI SHAMJIBHAI PATEL,K K LAND DEVELOPERS	,NOTICE SERVED,MR DHAVAL D VYAS
3903	AO/46/2016	18/03/2016	SHRI SATYASAI KRUPA CONSTRUCTION THRO JIVRAJBHAI KHIMJIBHAI MAKWANA,	MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI	JAMNAGAR MUNICIPAL CORPORATION,H V BERA	
3904	AO/48/2016	18/02/2016	ABDUL LATIF GULAM RASUL DUDHWALA,	MR MOHMEDSAIF HAKIM	HASMUKHBHAI KISHOBHAI PATEL,GIRISHBHAI KISHOBHAI PATEL,GEETABEN NANDKISHOR RAJPUT (GHERA SALAT),NANDKISHOR ISWARLAL RAJPUT (GHERA SALAT)	
3905	AO/49/2016	28/03/2016	PANKAJ RAMESHCHANDRA MURAWALA,	MR BN LIMBACHIA	HURIBNE - WIDOW OF ISAP ADAMBHAI,NIZAMBHAI ISAP ADAMBHAI,AHMADBHAI ISAP ADAMBHAI,HASANBHAI ISAP ADAMBHAI,MUSABAI ISAP ADAMBHAI,UMARJIBHIA ADAMBHAI ABHRAMBHAI (ABETTED),AMINABEN - WIDOW OF ISMAIL ADAMBHAI (ABETTED),MAHEBUBBHAI ISAMAILBHAI ADAMBHAI,YUNUSBHAI ISMAILBHAI ADAMBHAI,YAKUBBHAI ISMAILBHAI ADAMBHAI,ALIBHAI ISMAILBHAI ADAMBHAI,NURJAHAN - DAUGHTER OF ISMAILBHAI ADAMBHAI,RUKSANA - DAUGHTER OF ISMAILBHAI ADAMBHAI,JOHRA - DAUGHTER OF ISMAILBHAI ADAMBHAI,ZARINA - DAUGHTER OF ISMAILBHAI ADAMBHAI,ZUBEDA UMARJI ADAMBHAI,SHARIFA UMARJI ADAM,HAMIDA UMARJI ADAM,SIDDIQ UMARJI ADAM,RUKKAIYA UMARJI ADAM,TAJAMMUL HUSSEIN ISMAILBHAI ADAM	
3906	AO/50/2016	20/02/2017	MAHENDRABHAI BHOLABHAI VEKARIYA,	MR PRAVIN GONDALIYA	RAMESHBHAI LAKHABHAI VAGHASIYA,VIJAYABEN RAMESHBHAI VAGHASIYA,MILANBHAI RAMESHBHAI VAGHASIYA,SUJITBHAI RAMESHBHAI VAGHASIYA	MR JM BAROT

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3907	AO/51/2016	13/10/2016	KRUSHNABHAVAN THEATRE CONCERN,RATILAL CHUNILAL SHAH-DECD. THROUGH LEGAL HEIRS,,SUSHILABEN RATILAL SHAH-WIFE,UPENDRA RATILAL SHAH,KANTILAL MADHAVLAL SHAH-DECD.,BIREN KANTILAL SHAH,DHIRENKANTILAL SHAH,PRAVINBHAI KESHAVLAL AJMERA-DECD.,RAJUBHAI PRAVINBHAI AJMERA,DHIRENBHAI PRAVINBHAI AJMERA,JAYANTKESHAVLAL AJMERA	(MRS VD NANAVATI)	VINODRAY PANCHOLI -DECD. THROUGH LEGAL HEIRS,JAYSHRIBEN VINODRAY PANCHOLI,DIPAKKUMAR VINODRAY PANCHOLI,NITABEN VINODRAY PANCHOLI WIFE OF NITINKUMAR NAVINCHANDRA DAVE,GHAANSHYAMBHAI PRANLAL PANCHOLI,PRAPTI DEVELOPERS (PARTNERSHIP FIRM) THROUGH PARTNERS,RANA RAGHUVIRSINH BHAVANSINH,JHALA SAHDEVSINH BATUKSINH,PATADIYA RAJESHKUMAR KANTILAL,PATADIYA PRATIK RAJESHKUMAR,PATADIYA DHVANIJ RAJESHKUMAR,RENUKABEN MADHAVBHAI SHAH SINCE DECD. THROUGH HEIRS AND REPRESENTATIVES,MADHUBHAI JAMNDAS SHAH HUSBAND,JIGNESH MADHUBHAI SHAH SON,DARSHANBHAI MADHUBHAI SHAH, SON,LINABEN MADHUBHAI SHAH, DAUGHTER,PINKIBEN MADHUBHAI SHAH, DAUGHTER WIFE OF NILAYBHAI	,NOTICE SERVED,NOTICE UNSERVED,MS AMRITA AJMERA
3908	AO/52/2016	28/07/2016	PRAGNABEN PRAVINSINH SINDHA,PRAVINSINH PRATAPSINH SINDHA THRO POA PRAGNABEN PRAVINSINH SINDHA	MR SP MAJMUDAR,AAYOG Y DOSHI	RUPABEN TULSIBHAI MAJMUDAR,NIMESH NATVARBHAI PARIKH	RULE SERVED
3909	AO/53/2016	17/03/2016	M/S ELLORAPARK HOSPITALS PVT LTD,	MR DHARMENDRA PARIKH	NIRALI SHAIL PATEL,DR. SHAIL YOGESHCHANDRA PATEL	MR SP MAJMUDAR
3910	AO/54/2016	23/06/2016	NARENDRA KAUR LAKHVINDRA SINGHLUKHANA,LAKHVINDRA SINGH PRAKASH SINGHLUKHANA,TALVINDRA SINGH PRAKASH SINGH LUKHANA,RAJUBHAI CHIMANLAL DARJI,BHARATBHAI GANDALAL PATEL	MR VISHAL B MEHTA	NEW PARADISE CO-OP HOUSING SOCLTD.THRO.CHAIRMAN/SECRETARY,OZONE INDIA PVT.LTD - PLOT OF KHIRA COMPANY (OZONE CITY),AHMEDABAD MUNICIPAL CORPORATION,ASSISTANT ESTATE OFFICER/ASSISTANT T.D.O.NORTH ZONE	NOTICE SERVED BY DS,M/S RJ RAWAL ASSOC.,MR NR KODEKAR,MS SHIVYA A DESAI
3911	AO/55/2016	17/03/2016	PASTER YOHANNAN MATHEW,	MR VIREN G DAVE,MR DD CHUDASAMA	MANUBHAI HARGOVINDBHAI PATEL,KUNJ CORPORATION,KUNJ CORPORATION THRO ITS ADMINISTRATOR	,G B PATEL
3912	AO/56/2016	31/03/2016	KUNDANBEN RAMESHBHAI RAJANI,	MR PRATIK Y JASANI	SAURASHTRA RACHANATMAK SAMITI,	
3913	AO/57/2016	26/04/2016	RAMANLAL REVADAS PATEL,	MR ASHISH H SHAH	BHUPENDRAKUMAR RAMCHANDRABHAI PATEL,CENTRAL BANK OF INDIA	
3914	AO/58/2016	28/09/2016	M/S SHABA DEVELOPERS THROUGH USMANBHAI RAHEMANBAHI VHORA,	MR. D. P. KINARIWALA	ISHWARBHAI BHIKHABHAI PATEL,IKRA DEVELOPERS THROUGH SALIMBHAI RAHEMANBHAI VHORA,	NOTICE SERVED BY DS,MR MRUGEN K PUROHIT
3915	AO/59/2016	17/03/2016	JAYESHBHIA KANTIBHAI PATEL,	MR DR RAY	TANMAY SURENDRA PATEL,	MR ASIT B JOSHI
3916	AO/60/2016	12/12/2018	SHANTILAL NARANBHAI SOLANKI,	MR DHAVAL D VYAS	JIGARBHAI JIVRAJBHAI KATARIA,JIVRAJBHAI JAGABHAI KATARIA	MR MM SAIYED
3917	AO/61/2016	12/9/2016	WESTERN REGION TRANMISSION (GUJARAT) PVT LTD,	MR MEHUL S SHAH	GOVERNMENT OF GUJARAT,COLLECTOR, BHAVNAGAR,DEPUTY COLLECTOR, MAHUVA TALUKA,MAMLATDAR,MATALPUR GRAM PANCHAYAT,AMARSINH DHARAMSINH GOHIL,JAYPALSINH JILUBHA GOHIL	GOVERNMENT PLEADER,RULE SERVED,MR YN RAVANI,MS. KITTY S MEHTA
3918	AO/62/2016	12/9/2016	WESTERN REGION TRANMISSION (GUJARAT) PVT LTD,	MR MEHUL S SHAH	GOVERNMENT OF GUJARAT,COLLECTOR, BHAVNAGAR DISTRICT,DEPUTY COLLECTOR, MAHUVA TALUKA,MAMLATDAR,MATALPUR GRAM PANCHAYAT THROUGH SARPANCH OF MATALPUR GRAM,MAHENDRASINH DHARAMSINH GOHIL,JAGDISHBHAI MANJIBHAI BARAIYA,RAMESHBHAI MANJIBHAI BARAIYA,DILIPBHAI MANJIBHAI BARIYA	GOVERNMENT PLEADER,RULE SERVED,MS. KITTY S MEHTA

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3919	AO/63/2016	12/9/2016	WESTERN REGION TRANSMISSION (GUJARAT) PVT LTD,	MR MEHUL S SHAH	GOVERNMENT OF GUJARAT,COLLECTOR, GHAVNAGAR DISTRICT,DEPUTY COLLECTOR, MAHUVA TALUKA,MAMLATDAR,MATALPUR GRAM PANCHAYAT,AMARSINH DHARAMSINH GOHIL,MANSUKHBHIA GORDHANBHAI KALOLA(DELETED)	GOVERNMENT PLEADER,DELETED,RULE SERVED,MS. KITTY S MEHTA
3920	AO/64/2016	5/4/2016	RAJENDRASINH HATHISINH RATHOD,	MR VIRAL K SALOT	LAXMIBEN WD/O JERAMBHAI RADHAVBHAI GHELANI,MAHESHBHAI JERAMBHAI GHELANI,JAGDISHBHAI JERAMBHAI GHELANI,RAMESHBHAI JERAMBHAI GHELANI,JASHUBEN JERAMBHAI GHELANI,TARABEN @ GANGABEN WD/O HIRALAL DAHYABHAI UMARVANSHI,BHARATBHAI HIRALAL UMARVANSHI,KAPNABEN D/O HIRALAL DAHYABHAI UMARVANSHI AND W/O CHAMPAKBHAI,JAMANBEN D/O HIRALAL DAHYABHAI UMARVANSHI AND W/O PRAMODBHAI,MANSUKHBHAI BHIKHABHAI KARAD,POPATBHAI NAGJIBHAI BELADIA,HITESHBHAI PRAMODBHAI DAVE,VIKAS DALPTATBHAI APTEL,PRATAPSINH HARISINH RATHOD	
3921	AO/65/2016	22/06/2018	MAGANBHAI MOTIBHAI SOLANKI,MOHANBHAI MOTIBHAI SOLANKI	MR P P MAJMUDAR	KHUMANSINH MOTIBHAI SOLANKI,DILIPBHAI MOTIBHAI SOLANKI,PONAMBEN TARUNKUMAR RAVAL	MR GAURAV CHUDASAMA,MR.DARSHAN A. DAVE
3922	AO/67/2016	29/03/2016	JAGAT NARANDRABHAI PATEL (H U F),KARNA DINESHBHAI PATEL	(MR SUDHANSHU S PATEL)	HIRENBHAI GIRISHBHAI PATEL,JASHWANTBHAI JAYANTIBAHI PATEL,HARESHBHAI BHAGUBHAI PATEL	MR.D K.PUJ,SARVANG M GHIA,RUCHIR A PATEL
3923	AO/68/2016	22/03/2016	Y P PATEL AND ASSOCIATES THROUGH ADMINISTRATOR CHETAN PRAMUKH PATEL,	MR AS VAKIL	Y P PATEL AND ASSOCIATES,JASODABEN WD/O NARANBHAI BABABHAI PRAJAPATI,BHARATBHAI NARANBHAI PRAJAPATI,BHAVESHBHAI NARANBHAI PRAJAPATI,RAJUBHAI NARANBHAI PRAJAPATI,KANUBHAI NARANBHAI PRAJAPATI,HEIR OF DECD. VISABHAI BABABHAI PRAJAPATI LEELABEN D/O,KOKILABEN D/O SHANKARBHAI PRAJAPATI AND W/O RAMESHBHAI PRAJAPATI,RAJESHBHAI SHANKARBHAI PRAJAPATI,LALJIBHAI SHANKARBHAI PRAJAPATI	NOTICE SERVED BY DS,MR NV GANDHI,MR M R SAIYED
3924	AO/69/2016	29/04/2019	NURUDDIN FIDAHUSSAIN VOHRA,YAKUB ABDULLA KHALPA	MR SP MAJMUDAR	JIGNESHKUMAR VIRENDRAPRASAD JOSHI,NAILESHKUMAR VIRENDRAPRASAD JOSHI,HINABEN VIRENDRAPRASAD JOSHI,KAUHALIYABEN RAJENDRAPRASAD JOSHI,RAMMOHAN RAJENDRAPRASAD JOSHI,DIPTIBEN RAJENDRAPRASAD JOSHI,KOKILABEN GANGASHANAKR JOSHI,MANDABEN GANGASHANKAR JOSHI,BHASKARRAO GANGAHANKAR JOSHI,PRAFULCHANDRA GANGASHANKAR JOSHI (EXPIRED),LAXMISHANKAR GANGASHANKAR JOSHI	,MR VIMAL A PUROHIT,MR UDAY H BHATT,JAIVIK UDAY BHATT
3925	AO/71/2016	12/12/2018	VISHAL BUILDERS THROUGH ITS PARTNERS,PRAFUL MORARJI DEDHIA,LAXMIBEN MORARJI DEDHIA,VISHAL PRAFULBHAI DEDHIA,BHARTIBEN PRAFULBHAI DEDHIA,MUKHTIYAR AHMED NOORMOHAMAD	MR KV SHELAT	THE AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER,	MR SATYAM Y CHHAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3926	AO/72/2016	5/5/2016	CHUNILAL DWARKADAS PATEL -DECD. THROUGH JIGNESHKUMAR CHUNILAL PATEL,VARSHABEN D/O CHUNILAL PATEL	MR NIRAV C SANGHAVI	RAMANBHAI DWARKADAS PATEL -DECD.,MINABEN WD/O RAMANBHAI DWARKADAS PATEL,KRUSHNALAL @ MUKESHBHAI RAMANBHAI PATEL,JAYESH RAMANLAL PATEL,SHITALBEN RAMANBHAI PATEL,AMBALAL DWARKADAS PATEL -DECD. THROUGH LEGAL HEIRS,,NARMADABEN WD/O AMBALAL DWARKADAS PATEL,RAJNIKANT AMBALAL PATEL,PIYUSHBHAI AMBALAL PATEL,MANILAL DWARKADAS PATEL -DECD. THROUGH LEGAL HEIRS,,ASHVINKUMAR MANILAL PATEL,SANJAYKUMAR MANILAL PATEL,ROHITKUMAR MANILAL PATEL,BHAILALBHAI DWARKADAS PATEL -DECD. THROUGH LEGAL HEIRS,,NAVALKUMAR BHAILALBHAI PATEL -DECD. THROUGH LEGAL HEIRS,JYOTSNABEN NAVALBHAI PATEL,MIHIR NAVALKUMAR PATEL (MINOR) THROUGH JYOTSNABEN,JAYSHRIBEN D/O BHILALBHAI PATEL AND WIFE OF NIRMALKUMAR MANIBHAI PATEL,GOVINDBHAI DWARKADAS PATEL -DECD. THROUGH LEGAL HEIRS,PUSHPABEN WD/O GOVINDBHAI DWARKADAS PATEL,SURESHBHAI GOVINDBHAI PATEL,BHUPENDRABHAI GOVINDBHAI PATEL,RAJENDRABHAI GOVINDBHAI PATEL,VITHHALBHAI DWARKADAS PATEL-DECD THROUGH LEGAL HERIS,,SAVITABEN WD/O VITHHALBHAI DWARKADAS,PANKAJBHAI VITHHALBHAI PATEL,SANJAY ISHWARBHAI PATEL,ASHABEN MUKESHBHAI AGRAWAL,MUKESHBHAI JAGDISHBHAI AGRAWAL,PARTNERSHIP FIRM NAMELY SAHJANAND CORPORATION,SAJANAND CORPORATION THRIOUGH PARTNERSHIP,RAMJIBHAI P PATEL,GHANSHYAMBHAI P VIRANI,GUNVANTBHAI J PATEL,LAXMANBHAI J PATEL,SAVJIBHAI J ITALIA,RAJINIBEN V PATEL (BABABHAI),NARSINHBHAI D VITHANI,BHUPATBHAI D VITHANI,MANAGER SHRI,MRUDULABEN D/O AMBALAL DWARKADAS PATEL WIFE OF HARSHADBHAI KASHIBHAI,MINAXIBEN WD/O MANILAL DWARKADAS PATEL	,NOTICE SERVED BY DS,MR MA KHARADI,MR KIRTIDEV R DAVE,MR MIHIR H PATHAK,MR MOHMEDSAIF HAKIM,S D MANSURI
3927	AO/73/2016	22/03/2016	SHELTER ENTERPRISE PRIVATE LIMITED,	THAKKAR AND PAHWA ADVOCATES	GUAJRAT STATE HANDLOOM AND HANDICRAFTS DEVELOPMENT CORPORATION LIMITED,	

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3928	AO/78/2016	7/4/2016	BABUBHAI GANESHDAS PATEL,BHARATBHAI BABULAL PATEL,YOGESHKUMAR KANTILAL PATEL,JITUBHAI @ JITENDRABHAI BHOGILAL SHAH,ARVINDBHAI KANJIBHAI PATEL,RAJESH @ RAJUBHAI BABULAL PATEL,DINESHBHAI MANILAL PATEL,GAUTAMBHAI AMRUTLAL PATEL,BHARATBHAI AATMARAMBHAI PATEL,KAUSHIK @ KARTIK AATMARAMBHAI PATEL,VISHNUBHAI BABUBHAI PATEL,KIRTIBHAI MOHANBHAI PATEL,RAMANBHAI MAGANBHAI LUHAR	MR HARSHADRAY A DAVE	M/S SHIV CORPORATION,BAKULBHAI MADHUGBHAI PATEL,SHAILESHBHAI LALJIBHAI PATEL,VINOD LALJI KODHIYA,JAYESH LALJI DHADUK,JAYSUKH BHAGWANBHAI KANANI,BIPIN @ KANTIBHAI BHAGWANBHAI SAVALIA,NANUBHAI VASHRAMBHAI RAMOLIYA,NIRAV HIMATBHAI SOJITRA,ANIL BHUPATBHAI DUDHAT,GORDHANBHAI PREMJIBHAI SANGHANI,BHIKHIBEN D/O JASMATBHAI BHANABHAI,CHIMANBHAI JASMATBHAI,MAHENDRABHAI CHIMANBHAI,HEMANTBHAI CHIMANBHAI,CHANDRIKABEN CHETANKUMAR D/O CHIMANBHAI,BHAVANABEN WD/O HARISHBHAI CHHIMKABHAI,BHARTIBEN WD/O PRAKSHBHAI CHHIMKABHAI,BHAVANBEN WD/O SATISHBHAI CHHIMKABHAI,JASUBEN KIRITBHAI D/O CHHIMKABHAI JASMATBHAI,DECD, BHANUBEN PRAVINBHAI D/O CHHIMKABHAI JASMATBHAI,APEXABEN PRAVINBHAI,PARESHBHAI PRAVINBHAI,NIRUBEN JAGDISHBHAI D/O CHHIMKABHAI JASMATBHAI,BHAYABHAI BHAGWANBHAI RABARI,KHIMJIBHAI SARABHAI BHADIYADARA	,MR SP MAJMUDAR
3929	AO/79/2016	7/4/2016	DINESHBHAI HIRABHAI PATEL FOR HIMSELF AND AS POWER OF ATTORNEY OF,VIPULBHAI RAMANBHAI BATTIWALA,SITARAMBHAI SURAJMAL JANGID,BABULAL PRABHUDAS PATEL,SANVARMAL GIRDHARLAL JANGID,SHRAVANKUMAR @ SARVANBHAI DADIMATH JANGID,MULCHANDBHAI JAGDISHPRASAD JANGID,MAHESHBHAI BHOGILAL SHAH,JITENDRABHAI PRAVINBHAI ACHARYA,SUNIL VITTHALRAV PATIL,RAKESHBHAI SHANKERBHAI PATEL,ISHWARBHAI SENDHABHAI PATEL,RAMESHCHANDRA RAMLAL PATEL,JASHUMATIBEN DIPAKBHAI MAISURIYA,GANPATLAL PRABHUDAS PATEL	MR HARSHADRAY A DAVE	M/S SHIV CORPORATION,BAKULBHAI MADHUGBHAI PATEL,SHAILESHBHAI LALJIBHAI PATEL,VINOD LALJI KODHIYA,JAYESH LALJI DHADUK,JAYSUKH BHAGWANBHAI KANANI,BIPIN @ KANTIBHAI BHAGWANBHAI SAVALIA,NANUBHAI VASHRAMBHAI RAMOLIYA,NIRAV HIMATBHAI SOJITRA,ANIL BHUPATBHAI DUDHAT,GORDHANBHAI PREMJIBHAI SANGHANI,BHIKHIBEN D/O JASMATBHAI BHANABHAI,CHIMANBHAI JASMATBHAI,MAHENDRABHAI CHIMANBHAI,HEMANTBHAI CHIMANBHAI,CHANDRIKABEN CHETANKUMAR D/O CHIMANBHAI,BHAVANABEN WD/O HARISHBHAI CHHIMKABHAI,BHARTIBEN WD/O PRAKSHBHAI CHHIMKABHAI,BHAVANBEN WD/O SATISHBHAI CHHIMKABHAI,JASUBEN KIRITBHAI D/O CHHIMKABHAI JASMATBHAI,DECD, BHANUBEN PRAVINBHAI D/O CHHIMKABHAI JASMATBHAI,APEXABEN PRAVINBHAI,PARESHBHAI PRAVINBHAI,NIRUBEN JAGDISHBHAI D/O CHHIMKABHAI JASMATBHAI,BHAYABHAI BHAGWANBHAI RABARI,KHIMJIBHAI SARABHAI BHADIYADARA	,MR SP MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3930	AO/80/2016	7/4/2016	ISHWARBHAI MADHAVLAL PATEL FOR HIMSELF AND AS POWER OF ATTORBEY OF NO. 2 TO 18,RAJESHKUMAR (MUNNABHAI) RAMNIKBHAI AMBANI,VIPULBHAI DALPATBHAI SHAH,RAKESHKUMAR MOHANLAL PATEL,RASIKBHAI GOVINDBHAI PATEL (BHAYANI),ANANDBHAI ISHWARBHAI PATEL,MANISHKUMAR ISHWARBHAI PATEL,BHAVESHBAHI ISHWARBHAI PATEL,NAVINLAL CHANALAL PATEL,SURESHBHAI MANILAL PATEL,PRAVINBHAI DAHYABHAI PATEL,GANPATBHAI KANTILAL APTEL,PRAHLADBHAI @ MANUBHAI KANJIBHAI PATEL,BAJRANGLAL HANUMANPRASAD JAHANGIR,ALPESHKUMAR MANGALBHAI PATEL,KIRANBHAI MAHENDRABHAI PATEL,SITARAMBHAI REVABHAI PATEL,ALPESH MADHAVLAL PATEL	MR HARSHADRAY A DAVE	M/S SHIV CORPORATION,BAKULBHAI MADHUGBHAI PATEL,SHAILESHBHAI LALJIBHAI PATEL,VINOD LALJI KODHIYA,JAYESH LALJI DHADUK,JAYSUKH BHAGWANBHAI KANANI,BIPIN @ KANTIBHAI BHAGWANBHAI SAVALIA,NANUBHAI VASHRAMBHAI RAMOLIYA,NIRAV HIMATBHAI SOJITRA,ANIL BHUPATBHAI DUDHAT,GORDHANBHAI PREMJIBHAI SANGHANI,BHIKHIBEN D/O JASMATBHAI BHANABHAI,CHIMANBHAI JASMATBHAI,MAHENDRABHAI CHIMANBHAI,HEMANTBHAI CHIMANBHAI,CHANDRIKABEN CHETANKUMAR D/O CHIMANBHAI,BHAVANABEN WD/O HARISHBHAI CHHIMKABHAI,BHARTIBEN WD/O PRAKSHBHAI CHHIMKABHAI,BHAVANBEN WD/O SATISHBHAI CHHIMKABHAI,JASUBEN KIRITBHAI D/O CHHIMKABHAI JASMATBHAI,DECD, BHANUBEN PRAVINBHAI D/O CHHIMKABHAI JASMATBHAI,APEXABEN PRAVINBHAI,PARESHBHAI PRAVINBHAI,NIRUBEN JAGDISHBHAI D/O CHHIMKABHAI JASMATBHAI,BHAYABHAI BHAGWANBHAI RABARI,KHIMJIBHAI SARABHAI BHADIYADARA	,MR SP MAJMUDAR
3931	AO/81/2016	19/03/2018	PRAHLAD VASUDEV DALVADI,SHEETAL VASUDEV DALVADI THROUGH POA DIPTI VASUDEV DALVADI,NITU VASUDEV DALVADI,ANJANABEN SUBASHKUMAR MISTRY,DIPTI VASUDEV DALVADI WIFE OF GAURANG KHAMBHOLJA	DELETED,MR PARTHIV A BHATT	PATEL MAHESHKUMAR CHHAGANBHAI,	MR JIGAR M PATEL
3932	AO/82/2016	28/12/2016	KARSHAN KARAMSHI GADHVI,JAGDISHBHAI SOMABHAI PRAJAPATI,ARVINDBHAI BHIKHABHAI PRAJAPATI,SURESHBHAI RAMBHAI PATEL	MR MB RANA	RUKSHMANIBEN PREMJI THAKKAR,PRATIMABEN PREMJI THAKKAR,VITHTHALDAS JIVRAM THAKKAR (DAIYA) LEGAL HEIR OF JIVRAM MOTIRAM,JAYANT VITHALDAS THAKKAR [DAIYA]	,UNSERVED EXPIRED (N),MR AR THACKER
3933	AO/83/2016	26/12/2016	INSTITUTE FOR DEVELOPMENT EDUCATION AND LEARNING (IDEAL),GAGAN SETHI,SYEDA HAMEED,NAFISA D'SOUZA,VRINDA GROVER,KRISHNA DEVA RAO,NUPUR SINHA,VIJAY PARMAR,RETD. JUSTICE R.A.MEHTA	MS MEGHA JANI	KAMLABEN RAJESHBHAI,	MR. KULDEEP D VAIDYA,M M ANSARI,ZAKIRHUSEN M BELIM
3934	AO/85/2016	17/03/2016	INDER HANSRAJ BHALLA,	MS PANNA I BHALLA,MS. BHAVINI H JANI	"RUCHI REALTY",,ADIT RAJU SHAH,MANUBHAI CHANDUBHAI PATEL,JETHABHAI RAMUBHAI PATEL,BHAILALBHAI JETHABAHI PATEL,VADODARA MUNICIPAL CORPORATION,THE DEPUTY COMMISSIONER	
3935	AO/86/2016	15/06/2016	BABULAL HIRALAL VACHHETA,BHARATBHAI BABULAL VACHHETA	MR. KULDEEP D VAIDYA,MILAN R MARUTI	RAJENDRA @ RAJU BABULAL VACHHETA,	MR ASIT B JOSHI,MR BHARAT BHAVSAR
3936	AO/87/2016	19/12/2018	NARENDRAKUMAR SHYAMALDAS KADIYA DECD THROUGH HEIRS,MANJULABEN NARENDRAKUMAR KADIYA,HIRENBHAI NARENDRAKUMAR KADIYA,ARVINDKUMAR MAGANLAL PRAJAPATI	,MR MA KHARADI	PRAJAPATI PASABHAI MANGALDAS,PATEL ALPESHBHAI S,STATE OF GUJARAT,THE MAMLATDAR , MANSA	,MR YV VAGHELA
3937	AO/88/2016	1/9/2016	RAMESHBHAI MEVABHAI ZERADIA,	MR SP MAJMUDAR,MR N R DESAI	LALITBHAI JAYANTBHAI PATEL,MAHADEVBHAI KALABHAI DESAI,SATISHBAHI VARSANGJI RATHOD,JAKSHIBHAI BECHARBHAI DESAI	NOTICE SERVED,KRUSHITA D DAVE
3938	AO/89/2016	24/04/2017	MIHILAL MULLARAM KORI,	MR MEHUL SHARAD SHAH	VIJAYKUMAR KANTILAL PATEL,	MR AV PRAJAPATI
3939	AO/90/2016	27/12/2016	KAVITA @ JAYABEN WIFE OF PRADIPBHAI PITMANI,	(MR SK BUKHARI)	PRADIPBHAI JAWAHARBHAI PITMANI,	TARUNA R MAKWANA
3940	AO/91/2016	21/03/2016	BHARATBHAI DUNGARBHAI PATEL,	MR JM BAROT	NARENDRABHIA THAKURDAS TEJVANI,NAGJIBHAI HIRJIBHAI PATEL,MOHAN THAKURDAS TEJVANI,PARESH DHIRUBHAI DESAI	

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3941	AO/92/2016	21/03/2016	BHARATBHAI DUNGARBHAI PATEL,	MR JM BAROT	NARENDRABHAI THAKURDAS TEJVANI,NAGJIBHAI HIRJIBHIA PATEL,MOHAN THAKURDAS TEJVANI,PARESH DHIRUBHAI DESAI	
3942	AO/93/2016	30/03/2016	GHANSHYAMBHAI DHIRUBHAI BARWALIYA,KALUBHAI KARSHANBHAI RADDIYA,DINESHBHAI GORDHANBHAI RADDIYA	MR VIMAL A PUROHIT	JIVANBHAI LALJIBHAI BARWALIYA,	
3943	AO/94/2016	4/4/2016	ARUNBHAI ATMARAM PATEL,	MR DILIP B RANA	PARTNERS OF VISHVAKARMA SAW MILLS,PATEL PRAKASHBHAI VALJIBHAI,PATEL NAVINBHAI VALJIBHAI,PATEL KHIMJIBHAI VALJIBHAI,JASHVANTBHAI KANJIBHAI -DECD.,PATEL KANTABEN WD/O JASHVANTBHAI,PATEL NITINBHAI JASHVANTBHAI,PATEL MINABEN D/O JASHVANTBHAI,PATEL BHANJIBHAI NATTHUBHAI-DECD.,PATEL VIRJIBHAI BHANJIBHAI,PATEL DEVJIBHAI BHANJIBHAI,PATEL PRAVINBHAI BHANJIBHAI,PATEL RAMESHBHAI BHANJIBHAI,PARMAR SOMABHAI DANABHAI,PARMAR SUNITABEN SOMABHAI,PATEL SHANKARLAL NAROTTAMDAS	
3944	AO/97/2016	27/04/2016	RAMNIK BHIKHABHAI SHELADIYA,	MR PREMAL S RACHH	BHAGABHAI LALLUBHAI PATEL,HARESHBHAI BHAGABHAI PATEL,JAYANTILAL BHAGABHAI PATEL	
3945	AO/98/2016	4/4/2016	IDBI BANK LIMITED,	MR BHARAT JANI	ALL INDIA IDBI EMPLOYEES' ASSOCIATTION,IDBI WORKERS' UNION - A REGISTERED TRADE UNION,PRESIDENT, IDBI OFFICERS' ORGANIZATION THROUGH NATIONAL ORGANIZATION OF BANK OFFICERS,GENERAL SECRETARY, IDBI KARMACHARI SANGH THROUGH NATIONAL ORGANIZATION OF BANK WORKERS,UNITED PLATFORM OF IDBI BANK UNIONS,UNITED FORUM OF IDBI OFFICERS AND EMPLOYEES	NOTICE SERVED BY DS,NOTICE UNSERVED,REFUSED SERVED (N)(10)
3946	AO/99/2016	23/06/2016	SANTOSHBEN DAUGHTER OF JASHVANTSINH VEDRATNASINH CHAUHAN,APARNABEN DAUGHTER OF JASHVANTSINH VEDRATNASINH CHAUHAN,VANDANABEN DAUGHTER OF JASHVANTSINH VEDRATNASINH CHAUHAN,DURGESHBEN DAUGHTER OF JASHVANTSINH VEDRATNASINH CHAUHAN,SANJAYSINH CHANDRASINH CHAUHAN,SUDHIRSINH CHANDRASINH CHAUHAN	MR DR DHIMAR	INDIRA AJITSINH CHAUHAN,DIVYARAJ AJITSINH CHAUHAN,VIKRAMRAJ AJITSINH CHAUHAN,VIJAYKUMAR MANSUKHBHAI PATEL	,MR MEHUL S SHAH,MR KUNAL S SHAH
3947	AO/100/2016	13/01/2017	DECEASED-THAKOR HIRABEN MANAJI D/O. KASLAJI THAKOR,THAKOR RAMILABEN MANAJI,THAKOR SHARDABEN MANAJI	MR TEJAS P SATTA	THAKOR VANRABEN GANDAJI,THAKOR BHALAJI GANDAJI,NURKIBEN DOHANBHAI PALERA,MARIYAMBEN ALIMOHAMAD PALERA,SAMUBEN GIRDHARBHAI PATEL,MAMJIBHAI RAJEMAD HASAN,AMINABEN RAJEMAD HASAN,SHARMILA MAMJIBHAI ADTALA,AKBARALI MAHAMADBHAI MODIYA,NILAMBEN MAMJIBHAI HASAN,MUSTAKIM HABIBBHAI CHOWDHARY,ALIASGAR MURTAZAALI VAKALIYA,HASNAIN GULABHUSAIN THRADARA,AKBARALI HASANALI FUGSHIYA,HASANBHAI DOSHANBHAI FUGASHIYA	NOTICE SERVED BY DS
3948	AO/103/2016	30/03/2016	YOGESH VEERAMANI VANNIYAR,NARESH VEERAMANI VANNIYAR	MR SR YADAV	BANK OF INDIA,PGC TRADELINK PVT LTD,ATULBHAI DINESHBHAI PANCHAL,SAMEERBHAI DINESHBHAI PANCHAL	,(MR SANDEEP N BHATT)
3949	AO/104/2016	21/06/2016	MANOJBHAI JAGDISHBHAI PATEL,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	PARULBEN NIKHILBHAI RAVAL,	SHRIKAR H BHATT

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3950	AO/105/2016	6/8/2018	MUKESHBHAI SHANKERBHAI BHARDIWALA,	MR SP MAJMUDAR,MS. ISHITA C SONI	SHANKERBHAI HARIBHAI BHARDIWALA,INDUBEN SHANKERBHAI BHARDIWALA,JANAKBHAI @ JAYDEVBHAI SHANKERBHAI BHARDIWALA	DS AFF.NOT FILED (N),DELETED,MR MANAN A SHAH
3951	AO/106/2016	13/01/2017	JASUBEN WD/O DAHYABHAI DAYALBHAI PARMAR,PINABEN DAHYABHAI PARMAR,ASHOKBHAI DAHYABHAI PARMAR,RAJANIKANT DAHYABHAI PARMAR	MR DHIRAJ M PATEL,MR MAULIK R SHAH	JALIBEN D/O CHHANAJIBHAI AND W/O GOVINDBHAI KALYANBHAI,KASHIBEN ALIAS KANCHANBEN D/O CHHANAJIBHAI AND W/O PREBHUBHAI,ARVINDBHAI ALIAS ISHVARBHAI CHHITUBHAI MAHYAVANSHI,RAKESHBHAI CHHTIBUBHAI MAHYAVANSHI,BALUBHAI CHHANJIBHAI MAHYAVANSHI,LALITABEN D/O CHHANJIBHAI AND W/O BALUBHAI CHHIBABHAI,NIRUBEN WD/O CHHITUBHAI CHHANJIBHAI,UPENRABHAI VIRJIBHAI BHIKADIYA,NAVINBHAI BHIKHABHAI PATEL,HARSHIL NAVINBHAI PATEL	MR HARSH M SURTI
3952	AO/107/2016	1/5/2017	M/S K.V. GAS SERVICE - A PARTNERSHIP FIRM,	MR MANAN MAHETA,MR. R.D.KINARIWALA,MS. KITTY S MEHTA	INDIAN OIL CORPORATION LIMITED.,	(MRS MAUNA M BHATT)
3953	AO/108/2016	14/11/2016	NAYNABEN PRAKASHCHANDRA DAYANI,PRABHABEN NANALAL DOSHI	MR SP MAJMUDAR	LAXMANJI NAVAJI RAJPUT,	NOTICE SERVED BY DS
3954	AO/109/2016	12/7/2018	TENSILE STEEL LTD,	MR RAJESH K SAVJANI	APOORVA DINESHBHAI PATEL,BHAVESH NARESHCHANDRA AMIN	,MR.D K.PUJ
3955	AO/110/2016	29/07/2020	PATEL JIGNABEN D/O NARAYANBHAI BHAGUBHAI PATEL,	MR KV SHELAT	KALAJI GANDAJI THAKOR,RANCHHODJI GANDAJI THAKOR,LASHIBEN GANDAJI THAKOR,BABIVEN WD/O KHODAJI GANDAJI THAKOR,VINAJ KHODAJI THAKOR,MULIBEN KHODAJI THAKOR,SHAKUBEN KHODAJI THAKOR	NOTICE SERVED,MR JIGAR P RAVAL,J K GANDHI
3956	AO/111/2016	11/4/2016	ANJNA PLASTIC PVT LTD,	M/S WADIAGHANDY AND CO	UDYAN KUMARPAL SHETH,REKHA U SHETH,MR.SHREYAS CHINUBHAI SHAH,MRS.ASMITA SHRIPAL SHETH,NIKUNJ PRAVIN JHAVERI,SAROJBEN BIPINCHANDRA SHETH	
3957	AO/113/2016	18/04/2016	SADAB SABBUKHAN PATHAN,	MR M T SAIYAD	BHIKHABHAI PARSHOTTAMDAS PATEL,MAHAMMED IMTIYAZ MAHAMMED RAFIQ SHAIKH,SATTARBHAI MEMON,RAHIMBHAI MEMON	
3958	AO/115/2016	12/12/2018	DESAI KAMLESHBHAI MAGANBHAI,	MR.DIPAK B PATEL	MOHABATSINH @ MAHIPATSINH JILUJI MAHIDA,ANANDIBEN WD/O JILUJI BACHARJI,MINOR DASHRATHSINH JILUJI THROUGH MOTHER ANANDIBEN JILUJI,MINOR MAHESHSINH JILUJI THROUGH ANANDIBEN JILUJI	MR MB GOHIL
3959	AO/116/2016	25/04/2016	LAXMIBEN WD/O JERAMBHAI RAGHAVBHAI GHELANI,MAHESHBHAI JERAMBHAI GHELANI,JAGDISHBHAI JERAMBHAI GHELANI,RAMESHBHAI JERAMBHAI GHELANI,JASHUBEN JERAMBHAI GHELANI	MR AMIT V THAKKAR	TARABEN @ GANGABEN WD/O HIRALAL DAHYABHAI UMARVANSHI,BHARATBHAI HIRALAL UMARVANSHI,KALPANABEN D/O HIRALAL DAHYABHAI UMARVANSHI & WIFE OF CHAMPAKBHAI MAKWANA,JAMNABEN D/O HIRALAL DAHYABHAI UMARVANSHI & W/O PRAMODBHAI HIRABHAI,MANSUKHBHAI BHIKHABHAI KARAD,POPATBHAI NAGJIBHAI BELADIYA,RAJENDRA HATHISINH RATHOD,HITESHBHAI PRAMODBHAI DAVE,VIKAS DALPATBHAI PATEL,PRATAPSINH HATHISINH RATHOD	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3960	AO/119/2016	13/04/2016	KIRANBHAI NANUBHAI KOTHARI,KUSH N DALAL,JIVABHAI AMBABHAI PATEL,RAMESHBHAI BABULAL PARIKH,CHANDRAKANTBHAI VRAJLAL SOLANKI,PRAKASHBHAI DASHRATHLAL MODI,DR. PRAVINBHAI KANABAR,DILIPBHAI KAPADIA,SAWAKBHAI SINGANPORIA,SOHAMBHAI MAHENDRABHAI MOSHI,SHIRISHBHAI SHAH,ISHWARBHAI GAJJAR,BELA PARIKH,KANDARP P TRIVEDI,RENUBEN P TRIVEDI,MALA A THAKUR	MR.D K.PUJ,SIDDHARTH S RAMI	M/S HARSH ENTERPRISES,M/S MIRAJ IMPEX PVT LTD,M/S GANESH HOUSING CORPORATION,TAKSHISHILA CORPORATION LLP	
3961	AO/120/2016	13/07/2016	AMBALAL SARABHAI ENTERPRISE LIMITED,	MS MEGHA JANI	SABDARKHAN MUNWARKHAN PATHAN,	MR VISHAL B MEHTA
3962	AO/121/2016	30/11/2016	NATUBHAI KUBERDAS PATEL,	MR SAVAN N PANDYA	MANOJKUMAR CHANDULAL GURJAR,	MR HITESH V PATEL
3963	AO/122/2016	8/6/2016	JAGRUT JAYANTIBHAI THAKKAR,VIJAYBHAI NALINKANT TEVAR	MS DIMPLE A THAKER	ASHWIN THAKORBHAI PANDYA,	
3964	AO/124/2016	21/06/2018	PATEL PRABHUDAS KALYANBHAI,	MR JIGAR P RAVAL	PATEL JASHBHAI KALYANBHAI,PATEL SAVITABEN ASHWINBHAI,PATEL BIPINCHANDRA ASHWINBHAI,PATEL JATINKUMAR ASHWINBHAI,PATEL KANUBHAI PARSHOTTAMBHAI,DESAI MAHADEVBHAI KURSHIBHAI	MS VIDHI J BHATT,BHOOMI M THAKORE
3965	AO/125/2016	26/04/2016	M/S WIM PLAST LTD,CELLO PLASTIC INDUTRIAL WORKS	MR SACHIN D VASAVADA	M/S SYMPHONY LTD,SOHUM ENTERPRISE	,MR YJ TRIVEDI
3966	AO/126/2016	26/04/2016	M/S WIM PLAST LTD,CELLO PLASTIC INDUTRIAL WORKS	MR SACHIN D VASAVADA	M/S SYMPHONY LTD,SOHUM ENTERPRISE	,MR YJ TRIVEDI
3967	AO/127/2016	26/04/2016	M/S WIM PLAST LTD,CELLO PLASTIC INDUTRIAL WORKS	MR SACHIN D VASAVADA	M/S SYMPHONY LTD,SOHUM ENTERPRISE	,MR YJ TRIVEDI
3968	AO/129/2016	12/12/2018	NILIMABEN RAJNIKANT DESAI,	MR NV GANDHI	RAJESHBHAI JAYANTIBHAI JARIWALA,MINAXIBEN RAJESHBHAI JARIWALA,NITABEN ASHOKKUMAR JARIWALA,ASHOKKUMAR JAYANTIBHAI JARIWALA	NOTICE SERVED,MR MEHUL SHARAD SHAH
3969	AO/130/2016	3/12/2018	PRAVINBHAI DHANJI VORA,ASHWIN RAMNIKLAL THAKKAR,YOGESHKUMAR JAGDISHCHANDRA THAKKAR	(MR SK BUKHARI)	ASHOKSINH VIJAYSINH JADEJA,	MR PRATIK Y JASANI
3970	AO/131/2016	28/12/2016	GULAMMOHAMMED ABUMIYA ARAB,	A S TIMBALIA	FARIDAKHATUN HUSENMIYA ARAB,SAJEDA D/O HUSENMIYA ARAB,MOHMAMED AZAM HUSENMIYA ARAB	MS ROMA I FIDELIS
3971	AO/132/2016	6/5/2016	DR. TEJAS DHIRUBHAI SHAH,HARSHAD GANGARAM PRAJAPATI,PREKSHA VIRAL SHAH	MR SAURABH G AMIN	AHMEDABAD OPHTHALMOLOGICAL SOCIETY,DUSHYANT TALSANIYA,MARIAM MANSURI,JAGDISH RANA,AMIT PATEL,BHAVIK ZALA - EXECUTIVE MEMBER AND TRUSTEEE OF AHMEDABAD,URMIL SHAH,MAYANK GANDHI	MR KIRTIDEV R DAVE,BHARGAV KARIA & ASSO
3972	AO/133/2016	25/02/2020	RAMESHBHAI LAXMANBHAI SAKARIA,	MR HIMANSHU C DESAI	NAGABHAI VAJSIBHAI GOJIYA,BHIMSI DEVSI BASRA,BOSKY @ ISHITA KIRANBHAI PATEL D/O FALGUN JANAKBHAI,VAJUBHAI GOVINDBHAI MAVANI	RULE SERVED BY DS,MR MP PRAJAPATI,VIRAL K SHAH,ARCHITA M PRAJAPATI
3973	AO/134/2016	5/7/2016	VIJAPURA ABDULBHAI YAKUBBHAI,VIJAPURA ARIFBHAI YAKUBBHAI,VIJAPURA KHATUNBEN YAKUBBHAI,VIJAPURA HAMIDABEN YAKUBBHAI,VIJAPURA SULTANABEN YAKUBBHAI,VIJAPURA KULSUMBEN YAKUBBHAI,VIJAPURA FARIDABEN YAKUBBHAI,VIJAPURA SAJEDABEN YAKUBBHAI	MR VINOD M GAMARA,NILESH J GOSAI,KIRITKUMAR L MEVADA	PATEL DINESHKUMAR MADHABHAI,PATEL BHAGABHAI SHANKERBHAI,CHAUDHARY KIRANBHAI HARIBHAI,VIJAPURA SAFURABEN ABBASBHAI,VIJAPURA NAJMABEN USMANBHAI	NOTICE NOT RECD BACK,NOTICE SERVED BY DS,MR MRUGEN K PUROHIT
3974	AO/135/2016	27/07/2016	PRAVINSINH GANPATSINH GOHIL,	SHRIKAR H BHATT	MINAXIBEN SHASHIKANT MODI,	(MR DHIRENDRA MEHTA)
3975	AO/136/2016	8/11/2017	MADHUBHAI @ MADHAVLAL ISHWARBHAI PATEL,	MR AMRISH K PANDYA	RABARI GANGABEN BABABHAI,RABARI REKHABEN BABABHAI,RABARI BHAVNABEN BABABHAI,RABARI VIKRAMBHAI BABABHAI,RABARI SANJAYBHAI BABABHAI - MINOR THRO HIS NATURAL GUARDIAN,CHAUDHARI TEJABHAI MAGHABHAI	NOTICE SERVED,MR SIDDHARTH H DAVE,MR DHAVAL M PATEL,KOMAL S DAVE

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3976	AO/137/2016	4/5/2016	SAMIM SULTANA DAUGHTER OF KASAMALI SAIYED,	MR BR PARIKH	MULJIBHAI RAVABHAI THAKOR-DECD.,KAMLABEN WIDOW OF MULJIBHAI RAVABHAI THAKOR,UDESINGBHAI MULJIBHAI RAVABHAI THAKOR,DIPSINGBHAI MULJIBHAI RAVABHAI THAKOR,JESANGBHAI MULJIBHAI RAVABHAI THAKOR,SHARDABEN D/O MULJIBHAI RAVABHAI THAKOR,MANGUBEN D/O MULJIBHAI RAVABHAI THAKOR,VINUBHAI MULJIBHAI RAVABHAI THAKOR,KANTABEN D/O MULJIBHAI RAVABHAI THAKOR,HEIRS OF BHAILALBHAI MULJIBHAI THAKOR,SHAKUBEN D/O BHAILALBHAI MULJIBHAI THAKOR,RAMILABEN D/O BHAILALBHAI MULJIBHAI THAKOR,SAVITABEN WIDOW OF BHAILAL THAKOR,RAJESHBHAI BHAILAL THAKOR,DINESHBHAI BHAILAL THAKOR	
3977	AO/138/2016	10/5/2018	BABUBHAI PRAHLADBHAI PATEL,HANSABEN BABUBHAI PATEL,BHAVINBHAI BABUBHAI PATEL	MR.DIPAK B PATEL,B D PATEL	THAKOR OJAMJI NARANJI,THAKOR RUPABEN BHUPATJI,THAKOR CHANDRESHJI BHUPATJI,THAKOR BHURSING BHUPATJI,THAKOR AGRAJI NARANJI	MR MEHUL H RATHOD
3978	AO/139/2016	10/4/2018	RAMJIBHAI PARSHOTTAMBHIA JASOLIYA,	MR DHARMESH V SHAH,MS. STUTI Y JANI	LATE DHARAMSHI JAGJIVANBHAI PATEL THROUGH LEGAL HEIRS,,GUNVANTRAY DHARAMSHI PATEL,LATE RATHOD NATHABHAI BAJUBHAI THROUGH HIS L.H.,TIDIBEN NATHABHAI RATHOD,CHHAGANBHAI NATHABHAI RATHOD,VAGHJIBHAI NATHABHAI RATHOD,SMT.VIJUBEN NATHABHAI W/O.MANSUKHBHAI BHIKHABHAI RAJESARA,SMT.SHARDABEN NATHABHAI W/O.KISHORBHAI KALUBHAI GOHEL,SMT.PRABHABEN NATHABHAI W/O.ASHOKBHAI VALLABHBHAI DABHI,SMT.MANGUBEN NATHABHAI W/O.BUDHABHAI RAVJIBHAI DABHI	,UNSERVED EXPIRED (N),MR RUTVIJ S OZA
3979	AO/140/2016	12/12/2018	HYDER ALI NABIMIYAN SAIYED,	MR SHAKEEL A QURESHI	PUNJABI DAHYAJI SOLANKI,DINUJI CHABAJI SOLANKI,DEVIBEN ALIAS RAYIBEN WIDOW OF GORDHANBHAI,,HASMUKHBHAI GORDHANBHAI SOLANKI,PRAVINBHAI GORDHANBHAI SOLANKI,PARBATBHAI MAVJIBHAI PATEL,HARIBHAI SHIVJIBHAI PATEL,BHARATBHAI RAMJIBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,DS AFF.NOT FILED (N)
3980	AO/141/2016	19/10/2016	ROHIT KANTILAL VAKHARIA,		ASHWIN HOUSING CORPORATION,MAHA DEVELOPERS,ASHWIN KANAIYALAL PATEL	
3981	AO/143/2016	4/7/2016	DAHYABHAI UGARABHAI PARMAR,	MR.HASMUKH S SOLANKI	DIPTIBEN MADHUSUDANBHAI PARMAR,	HCLS COMMITTEE,MS. SHIVANGI M RANA
3982	AO/146/2016	30/08/2019	CHANDUBHAI @ CHANDRASINH SAMANTSINH GOHIL,	MR NIRAV C THAKKAR	VIRENDRABHAI NAGINBHAI PATEL,	MR SP MAJMUDAR
3983	AO/147/2016	13/10/2016	PATEL SHAILESHKUMAR LAXMANBHAI,	HARSH V GAJJAR	JADHAV SRIKANTBHAI JAGDEV RAO,	MR MEHUL SHARAD SHAH

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3984	AO/149/2016	31/01/2017	GHANSHYAMBHAI MADHUBHAI RAKHOLIYA,HIMMATBHAI NATHABHAI RAKHOLIA,MEMON RAFIKBHAI IBRAHIMBHAI,MUMTAZ IBRAHIMBHAI MEMON	MR MANAN A SHAH	SANDEEPBHAI DEVJIBHAI PATEL,AANDBHAI RAJUBHAI LAKKAD,DEVANGKUMAR ARUNBHAI LAKKAD,JAYSHRIBEN DIPAKKUMAR JARIWALA,SHAKUNTLABEN JAYANTILAL POTALA,MANSUKHLAL ATMARAM JARIWALA,BHARTIBEN BHAGWANLAL POTALA,HEMANTKUMAR KISHANCHANDRA POTALA,SANDIPKUMAR KISHANCHANDRA POTALA,PRATIBHABEN NAVINCHANDRA PATEL,RANJANBEN GOVINDBHAI PATEL,VAUBEN KANTILAL PATEL,PRAKASHCHANDRA NARSINHDAS TRIVEDI,DHANUBEN WD/O. MOHANSINH NATHUSINH,JAYDEEPSINH HITENDRASINH,AJITSINH HITENDRASINH,NATWARSINH MOHANSINH	,MR MEHUL S SHAH,MR AMIT V THAKKAR
3985	AO/150/2016	16/06/2016	YOGESHRAI JAGANNATH RAWAL,	MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH	AHMEDABAD MUNICIPAL CORPORATION,ASSISTANT MUNICIPAL COMMISSIONER (WEST ZONE),DEPUTY ESTATE OFFICER (WEST ZONE),DEPUTY T.D.O (BPSP),NIRAJ KISHAN (AMBAWADI) MEMBERS'ASSOCIATION,HIMMATLAL RAVJIBHAI GAJERA,SUVIDHA PROJECT PVT.LTD.	
3986	AO/151/2016	8/12/2016	ARUNKUMAR ISHWARLAL PATEL,YOGINIBEN ARUNKUMAR PATEL,KAUSHIKUMAR RATILAL PATEL,MANEKLALNATVARBHAI PATEL,DINESHBHAI BABULAL PATEL	MR SP MAJMUDAR	ARVINDBHAI SHAMBHULAL PATEL,	RULE SERVED,MR MANISH J PATEL
3987	AO/152/2016	16/06/2016	SALMABEN IBRAHIM DABIYAL,SHAKIR ABDULBHAI SAMAD,MUSTUFA ABDULRAHIM MEVATI	MR. SAHIL M SHAH	HAKALABHAI NARUBHAI BHABHOR.,SHANKARBHAI RATANLAL YADAV,PARSHOTAM RATANLAL YADAV,RAJUBHAI CHHOTALAL YADAV,SIRAJBHAI TAHERBHAI CHUNAWALA,BURAHANBHAI TAHERBHAI CHUNAWALA,SAIFIBHAI TAHERBHAI CHUNAWALA,FATEMABEN TAHERBHAI CHUNAWALA,SAKINABEN TAHERBHAI CHUNAWALA,NARAGISBEN TAHERBHAI CHUNAWALA,ZEHARABEN TAHERBHAI CHUNAWALA,BILKISHBEN TAHERBHAI CHUNAWALA	
3988	AO/153/2016	15/06/2016	CISCO SYSTEMS CAPITAL INDIA PVT LTD,	MR TARAK DAMANI	GTPL HATHWAY PVT LTD,CISCO SYSTEMS INDIA PVT LTD,CISCO SYSTEMS INC.,INGRAM MCRO INDIA LIMITED,INGRAM MICRO INC	,MR YATIN SONI
3989	AO/154/2016	18/05/2016	JURGEN HAUBMANN,	MR D K TRIVEDI	AAKAR EXPOCOMM,	DS AFF.NOT FILED (N)
3990	AO/155/2016	23/06/2016	RAJVINDER JASHWANTRAI AGRAWAL,	MR GAURANG K PATEL	BOBY INDUSTRIES,RAJESHBHAI JASHWANTRAI AGRAWAL,RAJIVBHAI JASHWANTRAI AGRAWAL	MR.DIPAK B PATEL
3991	AO/156/2016	27/01/2020	HATHI VENTURE - A PARTNERSHIP FIRM,ATUL GHANSHYAMBHAI PATEL,NARENDRA CHHAGANBHAI PATEL	MR CHIRAG B PATEL	DINESHCHANDRA JAGDISHCHANDRA PANDYA,BINABEN DINESHCHANDRA PANDYA,SURUCHI (BARODA) PLOT OWNERS ASSOCIATION (NTC) VADODARA,SURUCHI (BARODA) PLOT OWNERS ASSOCIATION (NTC) VADODARA,SURUCHI (BARODA) PLOT OWNERS ASSOCIATION (NTC) VADODARA	RULE SERVED,MR SP MAJMUDAR

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3992	AO/157/2016	21/11/2016	ABDULSALAM MUHAMMADBHAI DALAL,	UMARFARUK M KHARADI	IBRAHIM ABDULSALAM DALAL,KULSUMBIBI W/O ABDULSALAM DALAL,RASHIDA D/O ABDULSALAM DALAL,SAIDA D/O ABDULSALAM DALAL,DAWOOD S/O ABDULSALAM DALAL,JAYEDABIBI D/O ABDULSALAM DALAL,AKHTAR S/O ABDULSALAM DALAL,MUHAMMAD S/O ABDULSALAM DALAL,IMRAN S/O ABDULSALAM DALAL,TALATI CUM MANTRI,MAMLATDAR - DAHOD,STATE OF GUJARAT,SUB REGISTRAR,STATE BANK OF INDIA (MAIN BRANCH),DAHOD URBAN COOPERATIVE BANK LIMITED,NATIONAL HIGHWAY AUTHORITY OF INDIA,MERCANTILE COOPERATIVE BANK LIMITED,ARIF ABDULSALAM DALAL,SALIM ABDULSALAM DALAL,NAZIR - PRINCIPAL SENIOR CIVIL COURT	DS AFF.NOT FILED (R),MR VIMAL A PUROHIT,MR. MRUGESH A BAROT
3993	AO/158/2016	24/01/2020	SURUCHI (BARODA) PLOT OWNERS ASSOCIATION (NTC) VADODARA,SURUCHI (BARODA) PLOT OWNERS ASSOCIATION (NTC) VADODARA-,SURUCHI (BARODA) PLOT OWNERS ASSOCIATION (NTC) VADODARA	MR HRIDAY BUCH	DINESHCHANDRA JAGDISHCHANDRA PANDYA,BINABEN DINESHCHANDRA PANDYA,HATHI VENTURE,ATUL GHANSHYAMBHAI PATEL,NARENDRA CHHAGANBHAI PATEL	,MR SP MAJMUDAR
3994	AO/159/2016	15/11/2016	BHARATBHAI BALUBHAI CHOTALIYA,	MR JIGAR M PATEL	DEVANANDBHAI MERAMANBHAI RAVALIYA,	RULE SERVED,MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI
3995	AO/161/2016	27/07/2016	ALAUDDIN ABDULJI RANGREJ -DECD. THROUGH LEGAL HEIRS,ANVARBHAI ALAUDIN RANGREJ,USMANGANI ALAUDDIN RANGREJ,IQBAL ALAUDDIN RANGREJ,AIYUBBHAI ALAUDDIN RANGREJ,RAFIKBHAI ALAUDDIN RANGREJ,SAMSUDDIN ALAUDDIN RANGREJ	MR RITURAJ M MEENA	AHMEDABAD MUNICIPAL CORPORATION THROU. COMMISSIONER,NASIR HUSENKHATALSAB,MOHAMMAD IQBAL KHATALSAB	MR JR SHAH,MR ANUJ K TRIVEDI
3996	AO/163/2016	18/07/2016	MAYURI AMRISH PANDYA WIDOW OF AMRISH PRAMODCHANDRA PANDYA,MINOR KUSH AMIRASH PANDYA,MONIR MAHEK AMRISH PANDYA,VIKASH BHERUMAL SHARMA	MR VIRAL V DAVE,MR YOGESH P DAVE	PARVEZ RIYAZUDDIN PARVALA,	MR NS TAHILRAMANI,MR MB GOHIL
3997	AO/164/2016	8/7/2016	M/S AMBICA MINERALS,	MR KRUNAL R SAKSENA,MAULIK H VAGHELA	M/S KISHAN ROADWAYS,	MR KAMLESH S KOTAI
3998	AO/165/2016	11/8/2016	DASHRATHBHAI SHAKRABHAI RATHOD,	MR SK PATEL	RAMANJI GANDAJI,DAHYIBEN WIDOW OF SHIVAJI GANDAJI,DEEPSINH SHIVAJI THAKOR,RAKESH SHIVAJI THAKOR,SHUSHMITBHAI SHAVJIBHAI ROKAD	
3999	AO/167/2016	21/09/2016	ARVINDKUMAR AMRUTLAL MAHETA,NARESHKUMAR AMRUTLAL MAHETA (EXPIRED),PARESHKUMAR AMRUTLAL MAHETA	MR JV JAPEE	BHARATBHAI NARAYANBHAI PATEL,NARAYANBHAI MANABHAI PATEL,GIRISHKUMAR VITHALDAS RAVAL,KAMLESHBHAI PUNJABHAI PATEL,KUMUDCHANDRA AMRUTLAL MAHETA,VINODKUMAR HARIBHAI PATEL	
4000	AO/168/2016	8/8/2016	VIBHABEN RAJPAL TYAGI,	THAKKAR AND PAHWA ADVOCATES	JAGJITSINGH BHAGSINGH ARORA,	MR ASHISH M DAGLI
4001	AO/171/2016	27/12/2018	SHAILESHKUMAR ARVINDBHAI PATEL,JAGDISHSINGH TAKHUBHA JADEJA	MR NK MAJMUDAR	GANGABEN GOVINDBHAI SOLANKI,ANJUBEN GOVINDBHAI SOLANKI,NATHABHAI GOVINDBHAI SOLANKI,SAMJUBEN GOVINDBHAI SOLANKI,CHAKUBEN GOVINDBHAI SOLANKI,LAXMANBHAI AUDHAVJIBHAI PATEL,GORDHANBHAI GOVINDBHAI PATEL,BHARATBHAI MANJIBHAI SONANI	NOTICE SERVED,MR KETAN A DAVE,MR MEHUL S SHAH
4002	AO/172/2016	20/06/2016	CISCO SYSTEMS INIDA PVT LTD,CISCO SYSTEMS INC.	SINGHI & CO	GTPL HATHWAY PVT LTD,CISCO SYSTEMS CAPITAL INDIA PRIVATE LTD,INGRAM MICRO INDIA LIMITED,INGRAM MICRO INC.	

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4003	AO/173/2016	4/8/2016	UNISON PHARMACEUTICALS PVT LTD,	(MR RR SHAH)	UNISON PHARMACEUTICALS,	MR SACHIN D VASAVADA,MR SAMRAT N MEHTA
4004	AO/174/2016	17/12/2018	BHARATBHAI NATUBHAI PATEL,MITESHBHAI NATWARBHAI PATEL,DEEPAKBHAI NANUBHAI PATEL	MR ASIT B JOSHI	AYESHABIBI D/O MOHAMMED BEG,KHATIJABIAI D/O MOHAMMED BEG,MOHHAMED FARUK BADRUDDIN KAZI,GANESHBHAI SHANKERBHAI PRAJAPATI,KOSHORBHAI AMBUBHAI PATEL	NOTICE SERVED BY DS,MR MP PRAJAPATI
4005	AO/175/2016	15/11/2016	BHARATBHAI MATABHAI DESAI,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	KAPILABEN WD/O KANTIBHAI DAHYABHAI,PRAKASHBHAI @ HARIPRAKASHBHAI KANTIBHAI,INDUBHAI KANTIBHAI,PREMJIBHAI PURSHOTAMBHAI PATEL,DILIPBHAI CHIMANBHAI PATEL	NOTICE SERVED BY DS,MR NV GANDHI
4006	AO/178/2016	17/11/2016	ASHWINCHANDRA PARSHOTAMDAS SORATHIYA,	MR UTPAL M PANCHAL	KUMARPAL RAMANLAL SHAH,	MR PRAVIN GONDALIYA
4007	AO/179/2016	16/06/2016	DHARMENDRAKUMAR KUBERDAS PANDYA,	MR ASHOK N PARMAR	ISHWARBHAI POPATBHAI RAVAL,	
4008	AO/182/2016	21/09/2016	MAVJI SHAMJI PATEL (BHUDIYA),	MR PRATIK Y JASANI	NARESH KHIMJI BHANUSHALI,BHARATI VIMAL GAJARA,VIMAL NARANJI GAJARA	NOTICE SERVED BY DS,MR MEHUL H RATHOD
4009	AO/183/2016	20/06/2016	NIRMAL MAHENDRA MORABIA,	MR AR GUPTA,ADITYA A GUPTA	DEVAL ROHITKUMAR SHAH,	MR BA SURTI
4010	AO/184/2016	8/3/2017	OMRON CORPORATION (A JAPENEES CORPORATION),	NANAVATI & CO.	GUJARAT TERCE LABORATORIES LTD,	MR PAVAN S GODIAWALA
4011	AO/185/2016	16/08/2016	RANCHHODSINH RAMSINH CHAUHAN,MAHAPATSINH MANHARSINH CHAUHAN,SURAJBA WD/O SAMANTSINH JADABHAI CHAUHAN,VINABEN D/O SAMANTSINH JADABHAI CHAUHAN	PARIMALSINH PARMAR	PRABHATSINH RAISINH CHAUHAN,SARPANCH - SURELI VILLAGE PANCHAYAT,TALUKA PANCHAYAT KALOL,DISTRICT PANCHAYAT - GODHRA	,MS.NIDHI P BAROT
4012	AO/188/2016	28/06/2016	TULSI ASSCOCIATES,NIKHILBHAI DAHAYABHAI GAJJAR	MR RD DAVE	SHRIJI CORPORATION,KISHOREBHAI CHHOTABHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL	DS AFF.NOT FILED (N),MR NILESH A PANDYA,MR MEHUL S SHAH
4013	AO/189/2016	14/11/2016	KISHORKUMAR RATILAL SOLANKI,	MR PY DIVYESHVAR	RAMESHKUMAR KESHAVLAL PATEL,BABAJI DAHYAJI THAKOR-DECD. THROUGH LEGAL HEIRS,LAXMANJI BABJI THAKOR FOR HIMSELF AND KARTA OF HUF,RAIJI BABAJI THAKOR,BALDEVJI BABAJI THAKOR,LALAJI BABAJI THAKOR	DS AFF.NOT FILED (N),MR KUNJAL D PANDYA
4014	AO/190/2016	28/09/2018	SHARDABEN D/O SUMANBHAI THAKORBHAI GAJJAR W/O CHHAGANBHAI,CHHAGANBHAI KALIDAS GAJJAR,MIHIRKUMAR CHHAGANLAL GAJJAR,SAPNABEN D/O. CHHAGANBHAI GAJJAR,HAVISHABEN D/O. CHHAGANBHAI GAJJAR W/O. MANOJKUMAR BIPINCHANDRA GAJJAR,MIHIRKUMAR CHHAGANLAL GAJJAR	,MR SP MAJMUDAR,MR N R DESAI	DHANLALAXMIBEN WD/O SUMANBHAI THAKORBHAI GAJJAR,DEVILALBEN WD/O BHARATBHAI SUMANBHAI GAJJAR,NIRAJBHAI BHARATBHAI GAJJAR,TEJALBEN D/O BHARATBHAI SUMANBHAI GAJJAR W/O ASHISHBHAI,NIMISHABEN D/O BHARATBHAI SUMANBHAI GAJJAR W/O MITESH MANHARLAL GAJJAR,KUSUMBEN D/O SUMANBHAI TAKHORBHAI GAJJAR W/O MAHENDRALAL,ISWARBHAI BHIKHUBHAI GAJJAR-DECD.,PRAMODBHAI ISWARBHAI GAJJAR,PUSHPABEN D/O ISWARBHAI BHKHUBHAI GAJJAR W/O,SUDHABEN D/O ISHWARBHAI BHIKHUBHAI GAJJAR W/O,DHANSUKHBHAI THAKORBHAI PATEL	,NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH,MR MANAN A SHAH
4015	AO/191/2016	12/12/2018	AKSHAYBHAI SAMANTBHAI GADHAVI,	MR RAJESH B DESAI,SANJANA B DAVE	KESHABHAI NATHABHAI RAVAL,DEVENDRASINH MARKADESINH RAJPUT,DILIPSINH JAKSHIBHAI MEVADA,BHANUBEN SHIVRAMBHAI,DASHANABEN DHARMESHBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
4016	AO/192/2016	22/07/2016	RAJESHJI KALAJI THAKOR,RAKESHJI KALAJI THAKOR,SHITALBEN W/O RAMESHJI THAKOR,USHABEN W/O DIPAKKUMAR KESHAJI THAKOR	MR ZUBIN F BHARDA	REGIONAL MANAGER,KANUJI KALAJI THAKOR	,MR BP GUPTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4017	AO/193/2016	6/9/2016	PINTUBHAI KANTIBHAI PATEL,SHAMBHUBHAI SANKARBHAI PATEL	MR MB GOHIL	NARENDRAKIMAR MANEKLAL PATEL,JIVABHAI CHELABHAI RABARI SINCE DECD. THRO HEIRS,ISHWARBHAI JIVABHAI RABARI,GOKALBHAI JIVABHAI RABARI,DHARAMSINH JIVABHAI RABARI	,MR RAJESH K SAVJANI
4018	AO/195/2016	19/09/2016	SAIDA ANJUM D/O SAIYED MOHAMMAD SAIYEDMIYA AND W/O ABDULKADARKHAN,	ZAHIRUDDIN S SAIYED	MOHAMMEDHANIF ABDULHAMID SHAIKH,MOHAMMEDHUSSAIN HAJI GULAMHUSSAIN FULWALA,SHAMIM AHEMADMIYA PIRZADA,JAVED AHEMADMIYA PIRZADA,ABDULREHMAN IBRAHIMBHAI DESAI,IQBAL ABDULREHMAN DESAI,SALIM ABDULREHMAN DESAI,RAHIM ABDULREHMAN DESAI,NURULLAKHAN JAFARULLAKHAN PATHAN,MOHAMMED JUBER RASULMIYA,MOHAMMED FARUK RASULMIYA,MOHAMMED SOHEB RASULMIYA	,MR LR PATHAN,MR MA SAPA,MR MOHD.HANIF SHAIKH
4019	AO/197/2016	30/06/2016	VALLABHBHAI MOHANBHAI ZALAWADIYA,	MR HARESH H PATEL	MEHULBHAI KHODABHAI BORICHA,JAYDIPBHAI KHODABHAI BORICHA,DINESHBHAI ARJANBHAI KUVADIYA,VIJAYBHAI DINESHBHAI KUVADIYA,SANJAYBHAI DINESHBHAI KUVADIYA,SHAILESHBHAI VIRJIBHAI VEKARIYA,MANISH HEMANTSINH BHATTI	
4020	AO/198/2016	21/07/2016	HIGH CLEAR EDUCATION TRUST,NALANDA EDUCATION TRUST	(MR FB BRAHMBHATT)	GLOBAL HEALTH AND EDUCATION TRUST,ARPAN KESHAVLAL MADHUKAR,HARISH AMBALAL RATHOD TRUSTEE OF GLOBAL HEALTH AND EDUCATION TRUST	DS AFF.NOT FILED (N)
4021	AO/199/2016	29/08/2018	RAMJIBHAI DAHYABHAI PATEL,	MR NIRAV C THAKKAR	SURESHBHAI BHIKHABHAI PATEL,	MR DHARMESH V SHAH
4022	AO/200/2016	5/8/2019	BHANUBEN D/O RANCHHODBHAI NATHABHAI,	MR SP MAJMUDAR,MR. HJ KARATHIYA	GOPALBHAI RANCHHODBHAI TAMBOLI,PARSOTTAMBHAI RANCHHODBHAI TAMBOLI,SHANIBEN D/O RANCHHODBHAI TAMBOLI W/O CHANDUBHAI TAMBOLI,NABUBEN @ NARMADABEN D/O RANCHHODBHAI TAMBOLI AND W/O AMRUTBHAI TAMBOLI,SUMITRABEN D/O RANCHHODBHAI TAMBOLI W/O CHANDUBHAI TAMBOLI,SUSHILABEN D/O RANCHHODBHAI TAMBOLI W/O LALLUBHAI TAMBOLI-DECD.,LALLUBHAI GANPATBHAI TAMBOLI,ASHWINBAHI LALLUBHAI TAMBOLI,KAMINIBEN D/O SUSHILABEN LALLUBHAI TAMBOLI,SMITABEN D/O SUSHILABEN LALLUBHAI TAMBOLI,HARISHBHAI VITTHALBHAI PATEL	NOTICE SERVED,DECEASED LITIGANT,MR JIGAR P RAVAL
4023	AO/201/2016	8/3/2017	HUSHNARA MOHD. EZAZ ANSARI,	MR HARSHADRAY A DAVE	NEMICHAND LAXMAN MISTRY,	RC JANI & ASSOCIATE
4024	AO/203/2016	30/06/2016	TIRTH AGRO TECHNOLOGY PVT LTD,	DR RAJESH H ACHARYA	M/S BALA AUTOMOBILES,	
4025	AO/205/2016	8/8/2017	SIRAJ MOHAMMAD UMARJI VALI,	MR SP MAJMUDAR	ISMAIL MOHAMMED UMARJI,JITENDRAKUMAR NATVARLAL PATEL	NOTICE SERVED,MR GAURAV CHUDASAMA

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4026	AO/206/2016	31/01/2017	SANDEEPBHAI DEVJIBHAI PATEL,ANANDBHAI RAJUBHAI LAKKAD,DEVANGKUMAR ARUNBAHI LAKKAD,JAYSHREEBEN DIPAKKUMAR JARIWALA,SHAKUNTALABEN JAYANTILAL POTALA,BHARTIBEN BHAGWANLAL POTALA,HEMANTKUMAR KISHANCHANDRA POTALA,SANDIPKUMAR KISHANCHANDRA POTALA,PRATIBHABEN NAVINCHANDRA PATEL,RANJANBEN GOVINDBHAI PATEL,VASUBEN KANTILAL PATEL,PRAKASHCHANDRA NARSINHDAS TRIVEDI	MR MEHUL S SHAH,JENIL M SHAH	DHANUBEN WIDOW OF MOHANSINH NATHUSINH,JAYDEEPSINH HITENDRASINH,AJITSINH JITENDRASINH,NATWARSINH MOHANSINH,GHANSHYAMBHAI MADHUBHAI RAKHOLIYA,HIMMATBHAI NATHABHAI RAKHOLIA,MEMON RAFIKBHAI IBRAHIMBHAI,MUMTAZ IBRAHIMBHAI MEMON,MANSUKHLAL ATMARAM JARIWALA	
4027	AO/207/2016	4/7/2016	LEELABEN W/O RAJENDRAKUMAR HARMANBHAI PATEL,DURGESHBHAI RAJENDRABHAI PATEL,TRUSHANTBHAI RAJENDRABHAI PATEL	MR BHAVESH D HAJARE	BALKRISHNABHAI RAVJIBHAI PATEL,	
4028	AO/208/2016	29/11/2016	NITABEN @ ROSHNIBEN D/O KHATANMAL W/O KISHORKUMAR,KISHORKUMAR MURLIDHAR SEHDADPURI,JAGDISHKUMAR MURLIDHAR SEHDADPURI	MR PINAKIN M RAVAL	S V ADVOCATES AND TAX CONSULTANTS THROUGH NIZAMBHAI HUSSAINBHAI VORA,KARANSINH AMARSINH BIHOLA,VIKRAMSINH AMARSINH BIHOLA-DECD.,VISHNUBHA WD/O VIKRAMSINH AMARSINH BIHOLA,SURENDRASINH VIKRAMSINH BIHOLA,MINABEN D/O VIKRAMSINH AMARSINH BIHOLA,VIJAYSINH VIKRAMSINH BIHOLA,BHARATSINH AMARSINH BIHOLA,TIKABA WD/O AMARSINH BIHOLA	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR KEYUR A VYAS,ANIRUDDH M JANI
4029	AO/209/2016	18/07/2016	SENTINEL PROPERTIES PRIVATE LIMITED THROUGH RAJESH MANMAL LODHA,,	MR SALIL M THAKORE	AJAY SURENDRA PATEL,DHARMENDRA BABULAL GANDHI,GHANTAKARAN MAHAVIR DEVELOPMENT (P) LIMITED,ATUL DHIRAJLAL AMIN	MR DHAVAL D VYAS,MR NARENDRA L JAIN,MR JAYESH V PATEL
4030	AO/210/2016	2/5/2017	MOHMMED TAHIR MOHMED SIDDIQ BHAVANGARI,VAJIDKHAN ISLAMUDDIN PATHAN,NASIRKHAN HAMIDKHAN PATHAN,MOHMED ASLAM ABDULKADAR KURESHI	A S TIMBALIA	FURKHAN ABDULGAFUR KHIMJI,	(MR NS SHETH),MR SURESH S PATEL
4031	AO/211/2016	22/08/2016	PARAGBHAI NAVINCHANDRA DHOLAKIA,	MS MEGHA JANI	M/S DHOLAKIA RACNHHDAS ZINABHAI MAHASUGANDH SNUFF WORKS,JAYESHBHAI N DHOLAKIA,NISHANT JAYESHBHAI DHOLAKIA,NIDHIP JAYESHBHAI DHOLAKIA (MINOR) THROUGH JAYESH N DHOLAKIA,	MR EKANT G AHUJA
4032	AO/212/2016	18/07/2016	CHIKABHAI KARSHANBHAI KUMARKHANIYA,RAMESHBHAI KARSHANBHAI KUMARKHANIYA,RAMBHABEN KARSHANBHAI KUMARKHANIYA	MR JIGAR P RAVAL	HASMUKHBHAI ISHWARBHAI PATEL,RAMESHBHAI PANJABHAI DALWADI,HARIKRUSHNABHAI HEMCHANDBHAI PUJARA	MR HITESH V PATEL
4033	AO/215/2016	29/07/2016	GARUDESHWAR OWNER'S AND USERS ASSOCIATION,GARUDESHWAR OWNER'S AND USERS ASSOCIATION - SECRETARY MADHUBEN MUKESHBHAI PATEL	HL PATEL ADVOCATES	KISHOREBHAI RAMCHANDBHAI AACHARYA,BINA KANAYALAL SHETH,SHREE JODHPUR SATELLITE SWETAMBAR MURTI PUJAK JAIN SANGH THROUGH PRESIDENT,AHMEDABAD MUNICIPAL CORPORATION	,(MR PRABHAV A MEHTA)
4034	AO/216/2016	15/12/2017	RAVINDRABHAI SOMABHAI THAKOR,	MR SP MAJMUDAR,ULLASH N GOHIL	BHATHIJI VIRAJI THAKOR,RAIJIJI BHATHIJI THAKOR ON HIS BEHALF AS WELL AS,RANJANBEN RAIJIBHAI,MAHENDRABHAI RAIJIBHAI,BHAVNABEN RAIJIBHAI,BACHUJI MATHURJI,VINODBHAI BACHUBHAI,RANJITBHAI BACHUBHAI,MANAJI MATHURJI,BABUJI MATHURJI,RAMILABEN BACHUJI,MANJULABEN BACHUJI,PUNAM BACHUJI,HANSABEN BACHUJI,VISHNUPRASAD BHIKHABHAI PRAJAPATI,ASHVINBHAI BHIKHABHAI PRAJAPATI,RAJESHBHAI BHIKHABHAI PRAJAPATI	NOTICE SERVED,DELETED,MR VISHAL T. PATEL

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4035	AO/217/2016	1/3/2017	ANIL PRAFULBHAI GAJJAR,	MR VISHAL T. PATEL	STATE OF GUJARAT,DY. MANAGER (GIDC),DY. MANAGER GIDC BHUJ,DY. ER. PGVCL,BRANCH MANAGER,BRANCH MANAGER,BRANCH MANAGER,SARLABEN W/O MANUBHAI GAJJAR,BINABEN MAHENDRABHAI SITAPURA,THE CHAIRMAN,THE CHAIRMAN	NOTICE SERVED BY DS,(MR MB GANDHI),MR MEHUL SHARAD SHAH,MR ASHISH H SHAH,MR CHINMAY M GANDHI,HARSH V GAJJAR
4036	AO/218/2016	16/09/2019	IFTEKHAR AHMED RASULBHAI MALEK,	MR NK MAJMUDAR	AMIT AKBARBHAI LAKHANI,	MR A A ZABUAWALA
4037	AO/219/2016	12/1/2017	NARMADABEN PARSHOTTAMBHAI PARMAR,JAHIDBHAI AHMEDBHAI AJMERI	MR NV SOLANKI,MR.RAJESH B SONI	GIRISHBHAI HARMANBHIA,SURESHBHAI HARMANBHAI,CHANDRAKANTBHAI HARMANBHAI,PUSHPABEN HARMANBHAI,SITABEN HARMANBHAI,RASILABEN HARMANBHAI,MAYURBHAI BABUBHAI PATEL,RAJESHBHAI SOMABHAI PATEL,RAMESHBHAI NAROTTAMDAS PATEL,DILIPKUMAR KANAIYALAL PATEL	,MR JR SHAH,MR.VISHAL S KHALAS
4038	AO/220/2016	19/12/2018	ARVINDKUMAR JAGJIVAN THAKKAR,	(MR KAMLESH B MEHTA)	RAGHURAM KHEMCHAND DANANI,SAVITABEN RAGHURAM DANANI	MR AR GUPTA,ADITYA A GUPTA
4039	AO/222/2016	12/12/2018	AVARSARBHAI JINABHAI TANK,DINESHBHAI MANJIBHAI CHOTALIA	MR JIGAR P RAVAL	ODHADBHAI JIVABHAI DER,BALVANTBHAI RAMJIBHAI PATEL,LAXMIBEN D/O MULJIBHAI LALABHAI (DIED),YAMUNABEN VASANTBHAI PATEL D/O LAXMIBEN MULJIABHAI,INDUBEN DURLABHBHAI PATEL	,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR KK TRIVEDI,MR HARSHADRAY A DAVE
4040	AO/223/2016	12/10/2018	JITU ALIAS JITENDRA PATEL PROP. OF M/S BALAJI STAMPER,	MR TARAK DAMANI	M/S ADDPRINT INDIA ENTERPRISES PVT LTD,	MR SP MAJMUDAR,MR SHAKTI S JADEJA
4041	AO/224/2016	18/10/2016	HASMUKHBHAI MOTIBHAI PATEL,THAKORBHAI MOTIBHAI PATEL,KANTIBHAI MOTIBHAI PATEL,LATABEN @ PRAVINBHAI MOTIBHAI PATEL	MR SK PATEL	HEMLATABEN CHANDRAKANT PARIKH,ALPESHBHAI BHIKHABHAI PATEL	NOTICE SERVED BY DS,MR GC RAY
4042	AO/225/2016	14/12/2016	LAXMIBEN WD/O JHINABHAI PREMABHAI,JASHUBEN D/O JHINABHAI PREMABHAI,URMILABEN D/O JHINABHAI PREMABHAI,GANGABEN WD/O GOMANBHAI PREMABHAI,MINOR JAYA @ JIGISHA D/O GOMANBHAI PREMABHAI,MINOR MANISHA D/O GOMANBHAI PREMABHAI	MR. HJ KARATHIYA,MS. SHIVANGI M RANA	SHRIMATI HEMLATABEN GOPALBHAI SURTI,PIYUSH NATVARLAL JANI	,MS. SHAILI A KAPADIA
4043	AO/226/2016	22/08/2016	SANJAY NORONHA,	MS HINA DESAI	JAYANTIBHAI NARANDAS SURELIA,	SHASHVATA U SHUKLA
4044	AO/229/2016	12/12/2018	MUKTABEN LAXMANBHAI PATEL,JAYENDRA LAXMANBHAI PATEL,SATISHBHAI LAXMANBHAI PATEL	MR PRATIK Y JASANI	LEGAL HEIRS OF DECD. MAVJIBHAI JERAMBHAI,SAVITABEN WD/O BACHUBHAI PATEL,LEGAL HEIRS OF BHUDAR BACHUBHAI RAMJIBHAI,HANSABEN LALITBHAI FINAVA,KUNDANBEN KISHORBHAI MANDAVIA,KANAKBEN PRAVIKUMAR AGHARA,JASUBEN BHARATBHAI GARALA,DIDNABEN BHARATBHAI KANTESARIA,GUNVATIBEN DEVANGBHAI PATEL,BHANUBEN WD/O BHUDARBHAI,RAVIBHAI BHUDARBHAI,SAGAR BHUDARBHAI,HEMANGI BHUDARBHAI,BHAVANBHAI TIDABHAI -DECD. THROGH LEGAL HEIRS,SAVITABEN WD/O BHAVANBHAI PATEL,DINESHBHAI @ DURLABHJI BHAVANBHAI PATEL,NANDLALBHAI BHAVANBHAI PATEL,NAYANABEN SHAMJIBHAI RAIYANI,MANJUBEN MITESHKUMAR AGHARA,MANSUKHBHAI NANJIBHAI SON OF NANJIBHAI RAMJIBHAI,JITESH MANSUKHBHAI PATEL,KETAN MANSUKHBHAI PATEL,MEENABEN JITENDRAKUMAR ANDIPARA,SARYUBEN NAYANBHAI MAKWANA	,DECEASED LITIGANT,NANAVATI ASSOCIATES,MR HITESH V PATEL

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4045	AO/232/2016	7/9/2016	ISHAKBHAI IBRAHIMBHAI GHADIYALI HUSBAND DECD. MEMUNABEN,	MR SR YADAV	SAIYAD KAZIMALI KABIRUDDIN,AJAYUDDIN AMINSAHEB SAIYED,ARSHAD NAJMUL MOMIN,HUSENABEN KAMALBHAI MOMIN,THE AHMEDABAD MUNICIPAL CORPORATION	,MR ANUJ K TRIVEDI,VIKAS V NAIR,C J GOGDA
4046	AO/233/2016	26/07/2016	VINODBHAI JAYANTILAL THAKKAR,	MR PR THAKKAR	STATE OF GUJARAT,MAMLATDAR	
4047	AO/236/2016	21/11/2016	ASHOKBHAI BHIKHABHAI PATEL,MITABEN ASHOKBHAI PATEL	MR JIGAR P RAVAL	ASHOKBHAI CHHANABHAI BHOI,	MR AJAY R MEHTA
4048	AO/237/2016	5/12/2016	BHUJ MERCANTILE CHARITABLE TRUST,	PARTH S SHAH	BHUJODI ARTS AND CRAFTS,NIRMAL M MORABIA,DEVAL ROHITKUMAR SHAH	MR BA SURTI,MR AR GUPTA
4049	AO/238/2016	12/8/2016	DHANIRAM ANNDIRAM CHAUHAN,	MR BHARGAV HASURKAR	KISHANBHAI ANANDIRAM CHAUHAN,RAJUBHAI ANANDIRAM CHAUHAN	NOTICE SERVED,DS AFF.NOT FILED (N),MR M T SAIYAD
4050	AO/239/2016	10/9/2020	GUNVANTBHAI THAKORBHAI DESAI,DHIRUBHAI THAKORBHAI DESAI,BHUPENDRABHAI THAKORBHAI DESAI,HASMUKHBHAI THAKORBHAI DESAI,NATUBHAI ALIAS NATWARBHAI THAKORBHAI DESAI,SMT GAYATRIBEN RUSHIRAJ PATEL D/O RAMESHBHAI T DESAI,MOHINI RAMESHBHAI DESAI D/O RAMESHBHAI THAKORBHAI DESAI	MR CHIRAG B PATEL	BHIKHUBHAI CHHAGANBHAI DESAI,VEENABEN BHIKHUBHAI DESAI,DHARMESHBHAI BHIKHUBHAI DESAI,MITESHBHAI BHIKHUBHAI DESAI,NARENDRABHAI MAGANBHAI NAYAK,AMRUTBHAI MAGANBHAI NAYAK,THAKORBHAI MAGANBHAI NAYAK,ISHWARBHAI GOPALJI VASHI,NILIMABEN RAJNIKANT DESAI,VINIT RAJNIKANT DESAI,RAVI RAJNIKANT DESAI	MR NV GANDHI,MR RUTUL P DESAI
4051	AO/241/2016	29/07/2016	ARVINDBAHI GARMENT PARK PVT LTD,	MR. S. M. GOHIL	DAHYIBEN MANIBHAI PUNJABHAI,JAGDISHBHAI MANIBHAI,HEIRA AND LEGAL REPRE. OF VARSHABEN D/O MANIBHAI PUNJABHAI W/O,ANKITKUMAR RAKESHBHAI,PRIANKABEN RAKESHBHAI,MINOR MARGESHKUMAR RAKESHBHAI	
4052	AO/242/2016	29/07/2016	ARVINDBAHI GARMENT PARK PVT LTD,	MR. S. M. GOHIL	DAHYIBEN MANIBHAI PUNJABHAI,JAGDISHBHAI MANIBHAI,HEIRA AND LEGAL REPRE. OF VARSHABEN D/O MANIBHAI PUNJABHAI W/O,ANKITKUMAR RAKESHBHAI,PRIANKABEN RAKESHBHAI,MINOR MARGESHKUMAR RAKESHBHAI	
4053	AO/243/2016	3/8/2016	ORJET DEVELOPERS (LLP) THROUGH KARAN DIPAK SHARMA,,	MR. JAIMIN R DAVE	SANDHYABEN VASUDEV OZA,PARSHWA CON CORP (LLP),DIPTIBEN DEVANG SHAH,PARTH DEVANG SHAH,ROMIL PRATIK SHAH	,MR. JAY M THAKKAR
4054	AO/244/2016	1/8/2016	SHARDABEN PURSHOTTAMBHAI SONI,VINODKUMAR CHAGANLAL KARIA	MR P A MEHD	BHUPENDRA RATILAL DAVE,RASHMIBHAI RATILAL DAVE,TRILOK RAMANLAL PARIKH,AVANI GIRISHBHAI BHATT	,A S TIMBALIA
4055	AO/246/2016	28/11/2018	DEVAJIBHAI PARABHUBHAI PATEL,SITABEN D/O PARABHUBHAI HARIBHAI PATEL,KAMALESHBHAI LASAMANBHAI PATEL,NAYANABEN D/O LAXAMANBHAI PATEL,SUMANBEN D/O LAXAMANBHAI PATEL,DINESHBHAI LAXMANBHAI PATEL	SHRIKAR H BHATT	SHAILESHBHAI KHUSHALBHAI MASTER,SANABHAI PARABHUBHAI PATEL	,MR RAXIT J DHOLAKIA
4056	AO/247/2016	27/07/2016	SILVERCITY MANAGEMENT LIMITED,	MR.PARTH CONTRACTOR	MULTIMODE ENTERPRISES PRIVATE LIMITED,	DS AFF.NOT FILED (N)
4057	AO/249/2016	12/8/2016	L.S. SENGAR @ LALSINGH MULAYAMSINGH,PREMILABEN JAGDISHBHAI,VAGH SAHEBRAV DOLATRAV,MANUBHAI SHANKARLAL PATE,RAGHUPATH RAMCHARAN YADAV	HCLS COMMITTEE,MR GAURAV K MEHTA	THE DEPUTY MUNICIPAL COMMISSIONER,HASMUKHLAL MOHANLAL KOTHARI,PRAHLADBHAI (PARABATBHAI PATEL)	,MRS KALPANA K RAVAL
4058	AO/250/2016	12/8/2016	LAGARBHAI-DECD. THROUGH LEGAL HEIRS,RAHUL HANUBHAI BHARWAD,REKHABEN NANDKISHOR DUBE,BAIDHNATH BACHACHAN YADAV,RAJBAHADUR MULAYAMSINH RAJPUT,RUPAJI ADAJI,PEHLADBHAI RAMBADAN PATEL,RANA BHAGATRAM KESHURAM,KURIL DHARMENDRABHAI PREMSHANKAR,RAJUBHAI MARATHE,HEMUBHAI MEGHJIBHAI RATHOD	HCLS COMMITTEE,MR GAURAV K MEHTA,MR GAURAV CHUDASAMA	THE DEPUTY MUNICIPAL COMMISSIONER,HASMUKHLAL MOHANLAL KOTHARI,PRAHLADBHAI (PARABATBHAI PATEL)	,MRS KALPANA K RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4059	AO/253/2016	31/08/2016	PINTUBHAI KANTIBHAI PATEL,	MR MB GOHIL	NARENDRAKUMAR MANDEKLAL PATEL,SHAMBHUBHAI SANKARBHAI PATEL	MR RAJESH K SAVJANI
4060	AO/255/2016	19/08/2016	M/S WEST END SPORTS CLUB LIMITED,AJAY CHOKSI, DIRECTOR,VASANTBHAI GAJERA, DIRECTOR	MR DHAVAL SHAH,MR. S S IYER	ONALI JABIRBHAI SAHERWALA,RATIN H. DESAI,DHANSUKHLAL RANGILDAS PATEL,DOCTOR ESSA TAHERBHAI	
4061	AO/256/2016	15/04/2019	CHINTANBHAI HARSHADBAHI KALTHIYA,	MR MEHUL S SHAH	ANOPSINH DOLATSING ALIAS DOLUBHA GOHIL,VANRAJSINH DOLATSINH ALIAS DOLUBHA GOHIL,RAGHUBHA DOLATSINH ALIAS DOLUBHA GOHIL,KIRITSINH BALUBHA JADEJA	(MR NIRZAR S DESAI)
4062	AO/257/2016	7/12/2016	RAIBEN SHANTILAL RABRI,MAHESH SHNATILAL RABARI,RAJUBHAI SHANTILAL RABARI,MANIBEN SHANTILAL RABARI,GOPALBHAI @ NARAYANBHAI SHANTILAL RABARI,LALJIBHAI RANCHODBHAI RABARI,RABARI RANCHODBHAI RABARI	MR. BK. RAJ	DURVESH IQBALHUSEN ISMAILBHAI,	MR SP MAJMUDAR,MR. HJ KARATHIYA
4063	AO/258/2016	7/12/2016	RAIBEN SHANTILAL RABARI,MAHESH SHANTILAL RABARI,RAJUBHAI SHANTILAL RABARI,MANIBEN SHANTILAL RABARI,GOPALBHAI @ NARAYANBHAI SHANTILAL RABARI,LALJIBAHI RANCHOWDBHAI RABARI,RATILAL RANCHOWDBHAI RABARI	MR. BK. RAJ	IBRAHIMBHAI ABDULBHAI BANDWALAL,ISMAILBHAI ABDULBHAI BANDWAL,HANIFBHAI ABDULBHAI BANDWALA,SAYEDBHAI ABDULBHAI BANDWALA	NOTICE SERVED,MR SP MAJMUDAR,MR. HJ KARATHIYA
4064	AO/259/2016	19/12/2018	RAMESHBHAI KANTILAL BAROT,BALDEVBHAI KANTILAL BAROT,AANANDIBEN KANTILAL BAROT,LALITABEN KANTILAL BAROT,ASHOKBHAI KANTILAL BAROT	MR. SAHIL M SHAH	RANJANBEN W/O LATE SURESHBHAI DASHRATBHAI,DEEPAKKUMAR SURESHBHAI BAROT,ANILBHAI SURESHBHAI BAROT,PARESHBHAI SURESHBHAI BAROT,HARIBHAI MEGHJIBHAI PATEL,HARDIK UPENDRABHAI PATEL,AABHAR UPENDRABHAI PATEL,MAHESHBHAI AMBABAL PATEL,NIRAV ASHOKKUMAR PATEL,MADHURIKA ASHOKKUMAR PATEL,KANUBHAI CHIMNLAL PRAJAPATI,DAXABEN KANUBHAI PRAJAPATI,HARSHADKUMAR BABULAL PATEL,PUNIT KANUBHAI PATEL,MAYUR PRAHLADBHAI PATEL,SOBHANABEN ROHITBHAI BAROT,VIKRAMBHAI KASHIRABHAI PATEL,GAUTAMBHAI MANHARBHAI BAROT (SINCE DECEASED),SANJAYBHAI MANHARBHAI BAROT,MADHUBEN MANHARBHAI BAROT,GANPATBHAI VARDHAJI SANKHLA (SINCE DECEASED),BHARGAVKUMAR GANPATLAL SANKHLA,ARULATABEN GANPATBHAI SANKHLA,VIJAY DILIPKUMAR MAHESHWARI (SINCE DECEASED),KHUSHBU VIJAY MAHESHWARI,PRAHLADBHAI JHETHABHAI PATEL (SINCE DECEASED),MADHIBEN PRAHLADBHAI PATEL,AASHISKUMAR PRAHLADBHAI PATEL,DIMPALKUMAR AASHIBHAI PATEL	,NOTICE SERVED BY DS,DECEASED LITIGANT,M/S.VYAS ASSOCIATES,MR DIPAN DESAI,VIJAY H PATEL
4065	AO/260/2016	2/8/2016	RAVIN RANCHODBHAI PATEL,CHETAN RANCHODBHAI PATEL	MR. SAHIL M SHAH	LEGAL HEIRS OF LATE RAMABHAI CHAGANBHAI PRAJAPATI,JAMNABEN WD/O RAMABHAI CHAGANBHAI PRAJAPATI,NAGINBHAI RAMABHAI PRAJAPATI,KANTIBHAI RAMABHAI PRAJAPATI,MAHESHBHAI RAMABHAI PRAJAPATI,MANJULABEN D/O RAMABHAI CHAGGANBHAI PRAJAPATI,GEETABEN D/O RAMABHAI CHAGGANBHAI PRAJAPATI,HASUMATIBEN D/O RAMABHAI CHAGGANBHAI PRAJAPATI	,MR. RAJAN J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4066	AO/261/2016	3/8/2016	GLOBAL HEALTH AND EDUCATION TRUST,ARPAN KESHAVLAL MADHUKAR,HARISH AMBALAL RATHOD	MR P P MAJMUDAR,VALIMOHAMMED PATHAN	HIGHER CLEAR EDUCATION TRUST,NALANDA EDUCATION TRUST	(MR FB BRAHMBHATT)
4067	AO/262/2016	2/8/2016	SILVERCITY MANAGEMENT LIMITED,	MR.PARTH CONTRACTOR	MULTIMODE ENTERPRISE PRIVATE LIMITED,	MR AMAR N BHATT
4068	AO/263/2016	4/8/2017	REKHABEN CHANDRAKANT MANDANKA,	MR JIGAR P RAVAL	MUKESHBHAI AMBALAL PATEL,JIGAR PANKAJBHAI SHAH,JIGNESH GIRISHBHAI MULANI,SAVITABEN PREMJIBHAI PRAJAPATI,VITTHALBAHI DAHYABHAI PATEL,ANSUYABEN VITTHALBHAI APTEL,VIRALBHAI VITTHALBHAI PATEL,JIGNESHBHAI VITTHALBHAI PATEL	MS ARCHANA R ACHARYA,MR PARTHIV B SHAH
4069	AO/264/2016	22/11/2018	HEIRS OF DECD. NATHUBHAI RASHIBHAI RABARI,HEIRS OF DECD. RAMABHAI NATHUBHAI RABARI,SHANTABEN RAMABHAI RABARI,MOTIBHAI RAMABHAI RABARI,VARSHABEN RAMABHAI RABARI,SAGARBHAI RAMABHAI RABARI,PRAVINBHAI RAMABHAI RABARI,HEIRS OF JIVABHAI NATHUBHAI RABARI,VALIBEN JIVABHAI RABARI,RAJESHBHAI JIVABHAI RABARI,BABUBEN JIVABHAI RABARI,REKHABEN JIVABHAI RABARI,JAYMALBHAI PIRABHAI RABARI THROUGH MALABHAI JAYMALBHAI RABARI,HEIRS OF KARSANBHAI OKHABHAI RABARI,MAFABHAI KARSANBHAI RABARI,VALIBEN KARSANBHAI RABARI	,MR NIKUNT K RAVAL	EXECUTIVE ENGINEER,STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER
4070	AO/265/2016	8/2/2017	RABARI NAGJIBHAI MANEKLAL,	MR JAYPRAKASH UMOT	NILAMBEN UPENDRABHAI SHAH,NISHANT UPENDRABHAI SHAH,THAKORE CHANDUJI GABHAJI,THAKORE SHANTABEN VIRAJI,THAKORE SHANKARJI BHALAJI	DELETED,MR CHETAN K PANDYA,MR MANAV A MEHTA
4071	AO/266/2016	5/12/2018	DARSHANBHAI BHAGWANBHAI PATEL (BHADANI),	MR AMIT V THAKKAR	ARUNBHAI MAVJIBHAI VAGHASIYA,NARESHBHAI RAMJIBHAI MANIYA,SURESHBHAI CHIMANBAHI PATEL,HEMAXIBEN AMRUTBHAI W/O SNEHALBHAI ISHWARBHAI PATEL	NOTICE SERVED,MR JIGAR P RAVAL,MR NACHIKET A DAVE
4072	AO/267/2016	5/12/2018	DARSHANBHAI BHAGWANBHAI PATEL (BHADANI),	MR AMIT V THAKKAR	ARUNBHAI MAVJIBHAI VAGHASIYA,NARESHBHAI RAMJIBHAI MANIYA,SURESHBHAI CHIMANBAHI PATEL,HEMAXIBEN AMRUTBHAI W/O SNEHALBHAI ISHWARBHAI PATEL	NOTICE UNSERVED,MR JIGAR P RAVAL,MR NACHIKET A DAVE
4073	AO/268/2016	15/11/2017	SHAMJIBHAI RAMJIBHAI ITALIYA,CHETANBHAI SHAMLJIBHAI ITALIYA	MR SATYAM Y CHHAYA	KIRANBHAI MOHANBHAI PATEL,NITINBHAI CHANDUBHAI PATEL	MR DHAVAL D VYAS,MR SALIL M THAKORE
4074	AO/273/2016	7/9/2016	JASMINE PLASTIC INUDUSTRIES,	MR UMANG R VYAS	LEGAL HEIRS OF DECD. JAYANTILAL DWARKADAS VORA AND DECD.NIRMALABEN J VORA,MANGALDAS JAYANTILAL VORA,ANILBHAI JAYANTILAL VORA,RAVINDRABHAI JAYANTILAL VORA,SURESHBHAI CHHOTALAL RATHOD,DILIPBHAI ANANTRAI GONDALIA,VIJAYBHAI ANANTRAI GONDALIA,HARSHADBHAI ANANTRAI GONDALIA,HAJI MEHBOOBBHAI JAMALBHAI SHAIKH,SALIMBHAI USMANBHAI KALIVALA,ASHRAF USMANBHAI KALIVALA,SAHEJAD USMANBHAI KALIVALA,GOPALBHAI KESHAVBHAI DHARAIYA,RAJESHBHAI KESHAVBHAI DHARAIYA,BIPINBHAI BHAGWANBHAI RAHANI,THE SUB REGISTRAR,STATE OF GUJARAT	DS AFF.NOT FILED (N)

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4075	AO/274/2016	15/12/2016	BALUBEN D/O MAHIJIBHAI KABHAI AND W/O SANABHAI CHAUHAN,NANDABEN D/O MAHIJIBHAI KABHAI AND W/O UDESINH CHAUHAN	MR JIGAR P RAVAL	BALUBEN MANIBHAI CHAUHAN,SURESHBHAI MANIBHAI CHAUHAN,PRATAPBHAI MANIBHAI CHAUHAN,RAMESHBHAI MANIBHAI CHAUHAN,PIYUSHBHAH JASHBHAI PATEL,MANGALBHAI MAHIJIBHAI CHAUHAN	REFUSED SERVED (N) (10),DELETED,MR.HIREN M MODI
4076	AO/275/2016	17/01/2017	M/S GAUTAM STEEL PROP. SUNIL CHINUBHAI SHAH,	MR JIGAR P RAVAL	M/S SAI INDUSTRIES,VIBHA RAMAKANT SHUKLA-M/S SAI INDUSTRIES,,RAMAKANT R SHUKLA-M/S SAI INDUSTRIES,,M/S SAI INDUSTRIES (PROP. RAMAKANT R SHUKLA)	NOTICE SERVED BY DS
4077	AO/276/2016	21/11/2016	MOHAMMADALI MOHAMMAD HUSSAIN GANDHI,	MR KB PANERI,MANAN K PANERI	MOHAMMAD USMAN ABDUL KADIR PIRZADA,RAUKKAIYA BIBI ABDUL KADIR TOPIWALA	MR NV GANDHI,MR VIRAL K SALOT
4078	AO/277/2016	17/03/2020	SHANTABEN WD/O VISHUNUBHAI MAGANBHAI,SURESHBHAI VUSHNUBHAI PATEL,VIPULBHAI VISHNUBHAI PATEL,VARSHABEN SURESHBHAI PATEL,RUCHIT SURESHBHAI PATEL,DHRUVKUMAR SURESHBHAI PATEL	MR GAURANG K PATEL	KIRITBHAI BACHUBHAI GAMI,JITENDRABHAI RAMSHIBHAI GODIYA,CHANDRAKANTBHAI TALJABHAI PATEL,RAMANBHAI TALJABHAI PATEL,MUKESHBHAI RAMANBHAI PATEL-DECD. THROUGH LEGAL HEIRS,,SUNILBHAI RAMANBHAI PATEL,NIRUPABEN WD/O MUKESHBHAI RAMANBHAI PATEL,LIPSABEN MUKESHBHAI PATEL,KRUPA BHANUBHAI PATEL,MINOR HARSHIL AKSHAYBHAI SHAH THROUGH AKSHAYBHAI MANHARBHAI SHAH	,APPEARANCE DELETED,RULE SERVED,MR MRUGEN K PUROHIT
4079	AO/278/2016	23/03/2017	TULSI ASSOCIATES, A PARTNERSHIP FIRM,NIKHILBHAI DAHAYABHAI GAJJAR	MR RD DAVE	SHRIJI CORPORATION - A PARTNERSHIP FIRM,KISHOREBHAI CHHOTABHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL	,MR NILESH A PANDYA,MR MEHUL S SHAH
4080	AO/279/2016	25/07/2018	MANOJBHAI JASHBHAI PATEL (VANKAR),HEMABEN MANOJBHAI PATEL	MR TATTVAM K PATEL	ARVINDBHAI BABUBHAI PATEL,DAHYABHAI DAYALBHAI VANKER,BABUBHAI DAYALBHAI VANKER-DECDE. THROUGH LEGAL HEIRS,,KAMLABEN BABUBHAI VANKER,BHARATBHAI BABUBHAI VANKER,PUSHPABEN BABUBHAI VANKER	,MR SP MAJMUDAR,MR P P MAJMUDAR
4081	AO/280/2016	19/04/2017	KAMJIKHAN RAHEMKHAN PATHAN,	MR TATTVAM K PATEL	MAHAMAD YASIN HASIMBHAI CHAUHAN,	MR JAYKAR B PATEL
4082	AO/281/2016	12/8/2016	BHARATBHAI AMBALAL BHOI,	DARSHAN M VARANDANI	MAHENDRABHAI MANGALDAS SHAH,KIRITBHAI UGARCHAND SHAH,VIKRAMBHAI UGARCHAND SHAH,ANILBHAI UGARCHAND SHAH,NITISHBHAI UGARCHAND SHAH,AMBALAL FULABHIA BHOI,DAHYABHAI FULABHAI BHOI,NANDABEN WD/O BABAR FULA BHOI	,DELETED
4083	AO/282/2016	8/9/2016	HARUN ISMAILBHIA MEMON-SECD.,SHARIFA W/O HARUN ISMAILBHAI MEMON,MEHRUNISA W/O IQBALBHAI MEMON,MUHAMMED ARIF S/O HARUN ISMAILBHAI MEMON,REHANA W/O SALIMBHAI MEMON	MR.MINHAJ M SHAIKH	MOHAMMED DILAVAR SHAIKH PANWALA,	APPEARANCE DELETED
4084	AO/283/2016	29/12/2016	RASIKBHAI KANTILAL PATEL,	MR HARSHEEL D SHUKLA	HIRABEN WD/O AMRATBHAI PATEL,ARVINDLAL AMRATLAL PATEL,VARSHABEN WD/O RAMESHCHANDRA AMRATLAL,KALPESH RAMESHCHANDRA PATEL,BHAVIN RAMESHCHANDRA PATEL,SANDEEP RAMESHCHANDRA PATEL,TUSHARBHAI KIRTIBHAI SHAH,DHIRAJBHAI KIRTIBHAI SHAH,AKSHAY SEVANTIBHAI MEHTA,DALPATBHAI MANSUKHBHAI SHAH	DELETED,RULE SERVED,MS ANUJA S NANAVATI,MR TATTVAM K PATEL,PRANAY V SHAH
4085	AO/284/2016	23/03/2017	SHREEJI CORPORATION,KISHORBHAI CHHOTABHAI PATEL	MR NILESH A PANDYA	PRAVINBHAI BHAILALBHAI PATEL,TULSI ASSOCIATES,NIKHILBHAI DAHYABHAI GAJJAR	MR RD DAVE,MR JIGAR P RAVAL
4086	AO/286/2016	14/03/2019	DEVANGBHAI VINODBHAI MALI,	MS. KRUTI M SHAH	GHANSHYAMBHAI NATHUBHAI VARIYANA,	MR MANAN A SHAH

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4087	AO/287/2016	26/11/2018	BHAVESHKUMAR AMICHAND AJMERA,	MR ARIF A SHEKH	LALMIYA AHMEDMIYA,UMERMIYA GULABMIYA SINCE DECD. THROUGH LEGAL HEIRS,SHARUMIYA SUJATMIYA AND GAFURBHAI SUJATMIYA SINCE DECD.,NASIMBANU WD/O SHARUMIYA SUJATMIYA,NOORMOHAMMED SHARUMIYA,NIYAZ AHMED SHARUMIYA,ISHRATBANU SHARUMIYA,MINOR SAHEJATHUSEN SHARUMIYA,MINOR SADDAMHSEN SHARUMIYA,KALUMIYA SUJATMIYA,YASINMIYA SUJATMIYA,SAYRABANU SUJATMIYA,KUBRABANU SUJATMIYA,HABIBMIYA IBRAHIMMIYA,PRAVINBANU IBRAHIMMIYA,NASIDABANU IBRAHIM MIYA,HAMIDABANU IBRAHIM MIYA,RUKSANABANU IBRAHIM MIYA,RIYAZBANU IBRAHIMMIYA,KHALIL AHMED IBRAHIMMIYA,SHARIFABIBI WD/O IBRAHIMMIYA GULALMIYA,MOHAMMED AMIN AHMED MIYA,SAYRABANU AHMEDMIYA,MOHAMMED HUSEN AHMEDMIYA,FARJANBANU AHMAED MIHA,BILKISBANU AHMEDMIYA,RUKSANABANU AHMEDMIYA,BHIKHABHAI AHMEDBHAI VORA,BHIKHUBHAI AHMEDBHAI VORA,ISICA IMPACT PVT. LTD,BALDEVBHAI DWARKADAS PRAJAPATI,RITABEN DAULATRAY RAVAL W/O PARINDU KANAIYALAL BHAGAT,BHAVYABEN MAULIKBHAI BHAGAT	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
4088	AO/288/2016	14/09/2018	KISHANCHAND BELARAM ADVANI,	MR JIGAR P RAVAL	SURESHKUARM KARANSINH MANDAVAT,LALITKUMAR KARANSINH MANDAVAT,RAJULABEN RAJENDRABHAI THAKKAR,RAJENDRA VRAJLAL THAKKAR,BHANUPRASAD DEVJIBHAI SOLANKI,BHANUBEN BHANUPRASAD SOLANKI	NOTICE SERVED BY DS,MR SP MAJMUDAR,JENIL M SHAH,AAYOG Y DOSHI
4089	AO/289/2016	19/12/2018	DASHARATHBHAI MAGANBHAI DESAI,	MR N P CHAUDHARY	HARDIKBHAI VINODCHANDRA PATEL,PRAVINBHAI CHANDUBHAI PATEL,PRATIBHABEN RAMANBHAI D/O CHANDUBHAI PATEL,MADHUBEN D/O CHANDUBHAI MAGANBHAI PATEL,JAYESHBHAI CHHATRASINH VASADIYA	MS TRUSHA K PATEL,VIRAL K SHAH,MR UMANG R VYAS,DR. SHAILESH R. PATEL
4090	AO/292/2016	20/02/2017	TRIKAMBHAI @ SUKHABHAI DEVJIBHAI,	MS. KRUTI M SHAH	KAMLABEN D/O DHANABHAI VALLABHBHAI W/O BHAGUBHAI KANABHAI AHIR,CHHANABHAI DHANABHAI,RAMUBHAI DHANABHAI,NAGARBHAI DHANABHAI,GEETABEN JAYESHBHAI AAHIR	
4091	AO/293/2016	23/01/2017	NATWARLAL GIRDHARLAL AMBALIYA,	MR. HEMAL SHAH	KHARAK ANILKUMAR KESHUBHAI BHUT,KHARAK BHAGWANBHAI PUNABHAI VADAKI	MR. KANJIBHAI M BHUT,MR.DEVENDRA H PANDYA
4092	AO/296/2016	22/09/2016	PRAFULBHAI HIMATLAL SHAH,	VIRAL K SHAH	NEELA PARESHBHAI PATEL,AMRAKUNJ AMBAWADI OWNERS ASSOCIATION,PURNIMADEVI AMRUTBHAI MEWADE,HITENBHAI MAYABHAI BHARWAD	DS AFF.NOT FILED (N),MR NV GANDHI,HARDIK D MEHTA
4093	AO/297/2016	11/7/2017	SARITABEN THAKORDAS BHAVNANI,SUNIL THAKORDAS BHAVNANI	Z L KHAN	VIJAYKUMAR RATILAL NAYAK,	RULE NOT RECD BACK,MR GAURANG K PATEL
4094	AO/298/2016	11/6/2018	HASMUKHBHAI NATVARBHAI RANGHOLIA,MAHESHBHAI DAMJIBHAI PATEL,GOVINDBHAI BALDEVBHAI RABARI	MR MANAN A SHAH	HARISHBHAI DHARAMSHIBHAI PATEL,GOVINDBHAI DHARAMSHIBHAI PATEL,KUVARBEN DHARAMSHIBHAI HARJIBHAI PATEL'S WIDOW,VINODBHAI SOMABHAI PATEL,SOMABHAI GOPALBHAI PATEL,RAMILABEN SOMABHAI PATEL	,MR AMIT V THAKKAR

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4095	AO/299/2016	19/12/2016	AHMEDABAD AVIATION AND AERONAUTICS LIMITED,	MR PRAGNESH M GANDHI,MR.PARTH CONTRACTOR	MEHSANA MUNICIPALITY,	MR MEHUL SHARAD SHAH
4096	AO/300/2016	26/09/2016	KANTIBHAI KHODIDAS RATHOD,	MR ANKIT SHAH	BHAVSINHJI DAHYABHAI RAJPUT,BHAGVATSINH BHAVSINHJI GOHIL,NILESHBHAI RASIKLAL SHAH,ASHOKBHAI PARSHOTTAMDAS PATEL	
4097	AO/301/2016	28/11/2018	LOMABHAI MASARBHAI,DESAI CONSTRUCTION PVT LTD,M/S GRAPH INDUSTRIES PVT LTD,RASHMIKANT SHANKARBHAI PATEL	MR NISHANT LALAKIYA	LALITABEN D/O RANCHHODBHAI GARBADBHAI,BHARUCH DISTRICT COOPERATIVE BANK LTD	,MR MR VYAS
4098	AO/303/2016	16/03/2020	BAKULABEN W/O VIMALKUMAR CHOKSHI AND D/O NANUBHAI MORARBHAI PATEL,	MR DHAVAL D VYAS	HASMUKHBHAI NAGINBHAI,BIPIN HASMUKHBHAI,HITESH HASMUKHBHAI,MANISHKUMAR HASMUKHBHAI,JAYESHKUMAR HASMUKHBHAI,JYANTIBHAI MOHANBHAI PATEL,RASHMIBEN JYANTIBHAI PATEL,UMESHBHAI JYANTIBHAI PATEL,SHAILESH JYANTIBHAI PATEL	RULE SERVED,MR HARSHADRAY A DAVE
4099	AO/305/2016	18/04/2017	SOMABHAI PUNJABHAI MAKWANA,	(MR NS SHETH),MR SURESH S PATEL	PASHABHAI MAKWANA-DECD.,HIRABEN WD/O LAXMANBHAI PASABHAI MAKWANA,MOTIBEN WD/O LAXMANBHAI PASABHAI MAKWANA,MAHENDRABHAI LAXMANBHAI MAKWANA,PANKAJBHAI LAXMANBHAI MAKWANA,RAMJIBHAI MOHANBHAI DUNGRANI	
4100	AO/306/2016	19/09/2019	GHANSHYAMBHAI JASHBHAI PATEL,	M R PANJWANI	AMITKUMAR BHAGWANBHAI PATEL,	MR.MINHAJ M SHAIKH
4101	AO/307/2016	5/12/2016	ABU FURKAN MUSTAQ AHMED KHAN,ABU SAFIYAN MUSTAQ AHMED KHAN,ABU GUFRAN MUSTAQ AHMED KHAN,HARIRUNISHA MUSTAQ AHMED KHAN	GIRISH K PATEL,SIMPAL S RATHOD	AISHABIBI ABDULLAH KAZI,HEMANTBHAI RAMANBHAI PATEL,BHARATBHAI GULABBHAI PATEL,MAHESH KESHVAJI BHANUSHALI	MR MRUGEN K PUROHIT
4102	AO/308/2016	2/2/2018	SANDEEP CHAMPAKLAL SHAH,	(MR PARESH M DARJI)	SEEMABEN DAYANAND SHUKLA,DAYANAND MATAPRASAD SHUKLA	RULE NOT RECD BACK,MS ASHLESHA M PATEL
4103	AO/309/2016	20/10/2016	PARESHBHAI HARMANBHAI PATEL,	MR DHAVAL SHAH	CHANDUJI MOTIJI -DECD. THROUGH LEGAL HEIRS,MANIBEN WD/O CHANDUJI MOTIJI,DASHRATHJI CHANDUJI,GHANSHYAMJI CHANDUJI,ISHWAR CHANDUJI,DHANIBEN W/O RAMESHBHAI AND D/O CHANDUJI MOTIJI,SOMAJI MOTIJI THAKORE,FULKIBEN @ KUSUMBEN MOTIJI THAKORE,HARESHBHAI RAVJIBHAI VASANI,BHARATKUMAR RAGHAVBHAI HIRPARA	,MR.HEMANG H PARIKH,MR RASESH H PARIKH,JENIL M SHAH
4104	AO/310/2016	11/6/2018	JITENDRA GORDHANDAS JATVANI,	MR RUTUL P DESAI	TARABEN WD/O THAKORBHAI SOLANKI AND D/O DAYALBHAI NARSINHBHAI,VINODBHAI DAYALBHAI,MANHARBHAI DAYALBHAI,JAYANTIBHAI DAYALBHAI,BHAVESHBHAI PARBHUBHAI,NAVINBHAI CHIMKABHAI PATEL,ASHOKBHAI HIRABHAI AHIR,BABUBHAI KARSANBHAI RABARI ALIAS RAYKA	NOTICE SERVED BY DS,NOTICE UNSERVED,SERVED BY PUBLICATION IN NEWS,MR SP MAJMUDAR,MR P P MAJMUDAR
4105	AO/311/2016	19/12/2018	CHANDRAVADAN DAHYABHAI BAROT,CHARUL JITENDRABHAI BAROT	MR HARSHADRAY A DAVE	RAJESHBHAI JAYANTILAL JARIWALA,	MR MEHUL SHARAD SHAH
4106	AO/312/2016	16/01/2018	CHUNIBHAI K PATEL -DECD. THROUG LEGAL HEIRS,,HARISHBAHI CHUNIBHAI PATEL	MM BEG	MUKESHBHAI SASIKANTBHAI PATEL,	MR. HJ KARATHIYA
4107	AO/313/2016	15/11/2016	DAHYABHAI MAGANBHAI PATEL,	MR ZUBIN F BHARDA	MADHUBEN SURENDRABHAI PATEL,SUSHILABEN DAHYABHAI PATEL,SURENDRA ISHWARBHAI PATEL	NOTICE SERVED BY DS,RULE SERVED,MR JAYRAJ CHAUHAN
4108	AO/314/2016	24/11/2017	CHAMPALAL GULABJI,MIRABEN CHAMPALAL,KARAN CHAMPALAL,GHANSHYAMBHAI ALIAS GHISALAL GULABJI	VIRAL K SHAH,MR. RAJ A TRIVEDI	MANOHARSINH DILUBHA VAGHELA,VIKRAMSING DASHRATHSINH MASANI	NOTICE SERVED BY DS,MR DHAVAL N VAKIL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4109	AO/315/2016	2/9/2016	VIKRAMBHAI DHIRUBHAI PATEL,GOVANBHAI GOPALBHAI PATEL,DAHYABHAI GOPALBHAI PATEL,KHANDUBHAI GOPALBHAI PATEL,CHANDANBEN WD/O DHIRUBHAI GOPALBHAI,HEENABEN DHIRUBHAI PATEL,SANDIPBHAI DHIRUBHAI PATEL	MR RJ GOSWAMI,MR JV VAGHELA	KASHIBEN W/O DECD. BHAGUBHAI CHHIBADBHAI,GANGABEN W/O DECD. DEVABHAI CHHIBABADBHAI,BHARATBHAI CHUNIBHAI PATLE,HASMUKHBHAI CHHOLAL PATEL OWNER OF AMBIKA QUARRY,GAJUBHAI GOPALBHAI PATLE - DECD.,CHANCHALBEN GAJUBEN PATEL,NIRMALABEN GAJUBHAI PATEL,BHARTIBEN GAJUBHAI PATEL,PANNABEN GAJUBHAI PATEL,BHAVNABEN GAJUBHAI PATEL,HEMLATABEN GAJUBHAI PATEL,HARDIKBHAI GAJUBHAI PATEL	
4110	AO/316/2016	20/02/2018	MEHTA HARNISHBHAI GURUPRASAD MEHTA,NARMDABEN HARGOVANBHAI THAKKER-DECD.,HASHMUKHBHAI RAMANBHAI PATEL	MR KEYUR A VYAS	NARESHCHANDRA RAMPRASAD RAJA @ MEHTA,NRUPAL @ NAMAN NARESHCHANDRA RAJA	NOTICE SERVED,VIRAL K SHAH
4111	AO/317/2016	12/2/2019	PESTANJI ASLAJI DOONGAJI,SAIRAS BAHERAMJI DOONGAJI,HOMI BARJORJI KELAWALA (AMENDED VEDI EXH. 15)	MR AS VAKIL	PARSI JAHANGIR HANSOLIA,KAIZAD NAUSHIR SHETHNA,VISPI DINSHA DASTUR,MALKAM AERACHSHA KHESWALA,SAYUNKT CHARITY COMMISSIONER	,MR HARSHAD J SHAH
4112	AO/318/2016	3/10/2016	C DOCTOR & COMPANY PVT. LTD.,	ARJUN R SHETH	TATA PROJECTS LTD,ORIENTAL BANK OF COMMERCE	(MR RA MISHRA),NANAVATI ASSOCIATES
4113	AO/319/2016	23/01/2020	RAMILABEN D/O BHAVANBHAI KOLADIYA AND W/O VINUBHAI,PRAVINBHAI NAGJIBHAI KAKADIA THROUGH VINUBHAI HARIBHAI MALAVIA,VINUBHAI HARIBHAI MALAVIA	(MR PRABHAV A MEHTA)	CHANDANBEN D/O DAYARAM MAGANBHAI AND W/O THAKOREBHAI BHULABHAI PATEL,THAKOREBHAI BHULABHAI PATEL (SAROLIVALA),SANJAY @ JAYESH THAKOREBHAI PATEL,NAINESH THAKOREBHAI PATEL,MAMTABEN D/O THAKOREBHAI BHULABHAI PATEL,ISHWARBHAI DAYARAM PATEL,VASANTLAL ISHWARLAL PATEL	,MR DHAVAL D VYAS
4114	AO/320/2016	20/10/2016	BIPINCHANDRA NATHALAL SUTHAR,	MR TEJAS S TRIVEDI	RITESH DHIRAJLAL BHAVSAR,THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD	,MS ABHA B MAKWANA
4115	AO/321/2016	30/01/2017	UNION OF INDIA,STATION COMMANDER,COLONEL RAMAN,THE DEFENCE ESTATE OFFICER	MS TRUSHA K PATEL	FIRDOS S CAMBATTA,RUSTOM K MEHTA	MR SP MAJMUDAR,MR ANUJ K TRIVEDI,NIRALI Y OZA
4116	AO/322/2016	17/10/2016	BACHHUBHAI GAGJIBHAI RADADIA,	MR MATAFER R PANDE	JIVRAJBHAI MOHANBHAI VADODORIYA,HARJIBHAI NANJIBHAI VAGHASIA	,(MR RAVI N SHAH)
4117	AO/323/2016	27/12/2016	VIRENDRA MOHANLAL SIROYA (JAIN),DAYALAL MITHALAL JAIN,MADANLAL MITHALAL JAIN,CHANDRAKANT PANNALAL JAIN,ARUNKUMAR MOHANLAL JAIN	MR NIRAV C SANGHAVI,MR.KISHAN PRAJAPATI	BABUBHAI MOHANLAL MISTRY,	MR MANRAJ A BAROT

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4118	AO/331/2016	10/4/2017	DHANSUKHBHAI PREMABHAI PATEL,	MR. JAYESH C PATEL	DHARMENDRABHAI LAKHUBHAI PATEL,LAKHUBHAI KESHABHAI PATEL -DECD.,NAVINBHAI LAKHUBHAI PATEL,NILESHBHAI LAKHUBHAI PATEL,HARIVADANBHAI LAKHUBHAI PATEL,SULEKHABEN LAKHUBHAI PATEL,CHHIMIBEN KESHABHAI PATEL,NANDUBEN KESHABHAI PATEL,HANSABEN WIDOW OF PREMABHAI KESHABHAI,ARVINDBHAI PREMABHAI KESHABHAI PATEL,VIJAYBHAI PREMABHAI PATEL - DECD.,SUNITABEN WIDOW OF VIJAYBHAI PREMABHAI PATEL,BHAVINIBEN DAUGHTER OF VIJAYBHAI PREMABHAI PATEL,BHAVINIBEN DAUGHTER OF VIJAYBHAI PREMABHAI PATEL,FENIL VIJAYBHAI PATEL,DAMAYANTIBEN PREMABHAI PATEL,ARVINDBHAI DEVRAJBHAI @ HHABILDAS PATEL,KAILASHBEN DILIPBHAI GAJJAR,AMITKUMAR DILIPBHAI GAJJAR,PUJABEN AMITKUMAR GAJJAR,YOGESHBHAI CHANDRAKNAT GAJJAR,BHAVESHBHAI CHANDRAKNAT GAJJAR,SWASTIK INFRA THROUGH KAMLESHBHAI BABALDAS PATEL,SWASTIK INFRA, THROUGH PRADIPKUMAR MAFATLAL PATEL,SWASTIK INFRA THROUGH DINESHBHAI HIRABHAI PATEL,SWASTIK INFRA THROUGH BHAVIN KANTIBHAI PATEL,SWASTIK INFRA THROUGH DINESHKUMAR MAHAVIRPRASAD GUPTA,SWASTIK INFRA THROUGH MAFATBHAI TRIKAMBHAI P,SWASTIK INFRA THROUGH MITESH JAGDISHCHANDRA NAIK,MINESH KANTILAL PATEL,KANTILAL CHHAGANBHAI PATEL,NIKHILKUMAR KANTILAL PATEL,JASMATBHAI NANUBHAI,HARSHADKUMAR SHANTILAL SHAH,LAVJIBHAI MOTIBHAI PRAJAPATI,RAJESHBHAI JIVRAJBHAI SURANI,DIPAKKUMAR KANJIBHAI KUKADIA,CHHAGANBHAI PADAMSHIBHAI DHOLA	,MR MEHUL SHARAD SHAH,MR SP MAJMUDAR,MS. SHIVANGI M RANA
4119	AO/332/2016	18/04/2017	JASHIBEN DAUGHTER OF VALJIBHAI JAYMALBHAI WIFE OF BALDEVBHAI,GANGABEN DAUGHTER OF VALJIBHAI JAYMALBHAI WIFE OF MALJIBHAI	MR Y S JOSHI,MR NIRAD D BUCH	MOHANBHAI VALJIBHAI RABARI,MEENABEN DINESHBHAI MODI,RUCHIR DINESHBHAI MODI	
4120	AO/333/2016	22/03/2017	RAMESHBHAI GHOGHABHAI BHARWAD,DAHYABHAI GHOGHABHAI BHARWAD,JIVANBHAI DHARABHAI BHARWAD,JEMALBHAI VASTABHAI RABARI,BHALABHAI MOHANBHAI KOLI,LABHUBEN BHALABHAI KOLI,RAJESHBHAI BHALABHAI KOLI,HEMANTBHAI BHALABHAI KOLI	MR GAURAV CHUDASAMA	CHETNABEN CHETANKUMAR PATEL,	MR SANDEEP R LIMBANI

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4121	AO/334/2016	12/10/2018	SOHEB MOHAMMED YUSUF GORA,	MR SP MAJMUDAR,MS. SHIVANGI M RANA	ISMAIL ABDULMAJID UMARJI,ABDUL 'RAUF' @ ABDUL MAJID UMARJI DECD THROUGH LEGAL HEIRS,ZOHRA W/O ABDUL @ ABDUL MAJID UMARJI,HALIMDAI ABDUL @ ABDUL MAJID UMARJI,MOHAMMAD SAEED ABDUL @ ABDUL MAJID UMARJI,SAEEDA D/O ABDUL @ ABDUL MAJID UMARJI,SADIK S/O ABDUL @ ABDUL MAJID UMARJI,MEHMOODA D/O ABDUL @ ABDUL MAJID UMARJI,RIZWAN S/O ABDUL @ ABDUL MAJID UMARJI,MASHUDA D/O ABDUL @ ABDUL MAJID UMARJI,FATMA D/O ABDUL @ ABDUL MAJID UMARJI,ZAINAB D/O ABDUL @ ABDUL MAJID UMARJI,MOHAMMED HANIF ABDUL MAJID UMARJI,DECD. KHADIJABIBI D/O ABDUL MAJID UMARJI AND W/O MOHAMMED YUSUF,YAKUB MOHAMMED YUSUF IBRAHIM GAJI,MOHAMMED SAIED MOHAMED YUSUF GAJI,ILYAS MOHAMMED YUSUF GAJI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR.HIREN M MODI
4122	AO/335/2016	3/10/2018	LEGAL HEIRS OF PATEL DAHYABHAI NARSINHBHAI,HITESHBHAI DAHYABHAI PATEL,DEVENDRABHAI DAHYABHAI PATEL,MINABEN DAHYABHAI PATEL	MR VIMAL A PUROHIT	ISHWARBHAI NARSINHBHAI PATEL,MANJULABEN ISHWARBHAI PATEL,MANISHBAI ISHWARBHAI PATEL,AMISHABEN ISHWARBHAI PATEL,CHIRAG ISHWARBHAI PATEL,GHANSHYAMBHAI BABUBHAI RANDHOLIYA,BHUPATBHAI BACHUBHAI PANCHANI,HARESHBHAI BHUPATBHAI PANCHANI,VISHALKUMAR SHANTILAL PATEL,SHANTILAL RANCHHODBHAI PATEL	NOTICE SERVED,MR AB MUNSHI
4123	AO/336/2016	22/11/2018	RAMESHBHAI BALDEVBHAI PRAJAPATI,	MR SATYAM Y CHHAYA	ARJANJI RAMAJI,BALDEVJI RAMAJI,JOBANJI RAMAJI,GOPALJI RAMAJI,RUKHIBEN RAMAJI,KOKILABEN RAMAJI,LAXMIRAJ MANISH RATHOD,PRASHANT JAYANTILAL SHAH	NOTICE SERVED BY DS,MR TATTVAM K PATEL
4124	AO/337/2016	30/03/2017	HEIRS OF JAYANTIBHAI KESHAVBHAI,GEETABEN W/O JAYANTIBHAI KESHAVBHAI,JIGNESHBHAI JAYANTIBHAI KESHAVBHAI,BANKIMBHAI JAYANTIBHAI KESHAVBHAI	MS SONAL D VYAS	KANTIBHAI MANJIBHAI,HEIRS OF DECD. HEJIBEN BHIMJIBHAI,DAMODARBHAI BHIMJIBHAI PATEL,MOHANBHAI BHIMJIBHAI,NARMADABEN BHIMJIBHAI,MULJIBHAI KESHAVBHAI,GUNVANTBHAI KESHAVBHAI,HEIRS OF DECD. NANUBHAI KESHAVBHAI,NARMADABEN WD/O NANUBHAI KESHAVBHAI,JITENDRABHAI NANUBHAI KESHAVBHAI,BHARTIBEN D/O NANUBHAI KESHAVBHAI,HARSHABEN D/O NANUBHAI KESHAVBHAI	,MR MEHUL SHARAD SHAH
4125	AO/338/2016	27/09/2019	VINODBHAI RAMSHANKAR PANDYA,	MR VIKRAM J THAKOR	ABHAY MANGALDAS,REEMA NANAVATI,JAGDISH MANUBHAI SHAH,MIHIR JOSHI	,MR AMAR N BHATT

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4126	AO/340/2016	7/4/2017	ZALA BALUSINH BECHARSINH,ZALA GULABSINH BECHARSINH,ZALA VIKRAMSINH BECHARSINH,ZALA KESHARBA BECHARSINH,ZALA MINDUBA BECHARSINH	MR VISHAL C MEHTA	PATEL NAVINCHANDRA POPATLAL,ZALA KANUSINH NARSINH,ZALA VIJAYSINH KESRISINH,ZALA VIJAYSINH KESRISINH,ZALA KULDIPSINH RANJITSINH,ZALA KALUSINH NARSINH,ZALA JAGUBA NARSINH,ZALA SAYBA NARSINH,ZALA KESHABA PRUTHVISINH,ZALA SONBA TAKHATSINH,ZALA KAMLABA TAKHATSINH,ZALA SAJANBA TAKHATSINH,ZALA PRABHATSINH TAKHATSINH,ZALA JITENDRASINH DALPATSINH,ZALA PRAVINSINH DALPATSINH,ZALA JITENDRASINH DALPATSINH,ZALA BADALSINH DALPATSINH,ZALA HASUMATI KUNVARBA CHHATRASINH,ZALA MANBA CHHTRASINH,ZALA DILAVARSINH RANJITSINH,ZALA SUREKHABA RANJITSINH,ZALA DEEPUBA RANJITSINH,ZALA KESHARBA RANJITSINH,ZALA NIRMALSINH BALVANTSINH,ZALA PINKIBA BALVANTSINH,ZALA DHULBA BALVANTSINH,ZALA VILASBA JENSINH,ZALA LALBA JENSINH,ZALA VIKRAMBA JENSINH,ZALA PAVANBA JENSINH,ZALA GAMBA JENSINH,ZALA BHURIBA JENSINH,ZALA BABIBA JENSINH,ZALA SAJANBA JENSINH,ZALA SIDDHRAJSINH MADANSINH,ZALA AMITSINH MADANSINH,ZALA UMIYABA MADANSINH,ZALA PRAKASHBA MADANSINH,ZALA KANCHANBA MADANSINH,ZALA RUNUPABA NARSINH,GOHIL RAJENDRAKUMAR DHIRAJLAL,HASMUKHBHAI S BHALODIYA,SINDH AMITBHAI NAVINCHANDRA,RATHOD BHUPATSINH GOKALSINH	,RULE NOT RECD BACK,RULE SERVED
4127	AO/341/2016	18/04/2017	JASHIBEN DAUGHTER OF VALJIBHAI JAYMALBHAI WIFE OF,GANGABEN DAUGHTER OF VALJIBHAI JAYMALBHAI WIFE OF MALJIBHAI	MR Y S JOSHI,MR NIRAD D BUCH	GAFRUBHAI VALJIBHAI RABARI,KANUSHAI VALJIBHAI,BHEMAJI CHAMANJI THAKOR	
4128	AO/343/2016	6/2/2017	AIJAZBHAI HANIFBHAI AAKBANI,RASHIDABEN AJIJBHAI MANDAVIYA	MS BENAZIR M HAKIM,MR MA SAIYAD	HANIFBHAI ISHAKBHAI AAKBANI,	
4129	AO/344/2016	30/03/2017	ALKABEN D/O BABULAL PATEL AND WD/O PATEL HARSHADKUMAR,	MR HITESH N ACHARYA,MR KRUNAL J JANSARI	PATEL BABULAL PRAHLADBHAI,PATEL RASIKLAL BABALDAS,PATEL HARIBHAI DALSHUKHBHAI,PATEL HARIBHAI CHELDAS	,MR MEHUL SHARAD SHAH
4130	AO/345/2016	11/11/2016	TUSHAR SURYAKANT TRIVEDI,	MR JF MEHTA	JAGDISHBHAI BHIKHABHAI PATEL,JYOTSANABEN JAGDISHBHAI PATEL	MR DILIP B RANA,MR JAYESH V PATEL
4131	AO/346/2016	11/6/2018	MOHANBHAI CHHIMKABHAI PATEL,MOTAIBEN CHHIMKABHAI PATEL,MANISHBHAI THAKORBHAI PATEL HEIR OF DECD. THAKORBHAI CHHIMKABHAI PATEL	MR KK TRIVEDI,MAYANK K TRIVEDI	HEIRS OF DECEASED MANGUBHAI HANSJIBHAI PATEL,GANGABEN MANGUBHAI PATEL,SUSHILABEN MANGUBHAI PATEL,MADHUBEN MANGUBHAI PATEL,SUMANBEN MANGUBHAI PATEL,RANJANBEN MANGUBHAI PATEL,MINABEN MANGUBHAI PATEL,HEIR OF DECD. THAKORBHAI CHHIMKABHAI PATEL,JASUBEN WD/O THAKORBHAI CHHIMKABHAI PATEL,HEIRS LALLUBHAI HANSJIBHAI PATEL,BHIKHIBEN WD/O LALLUBHAI HANSJIBHAI PATEL,RAMESHBHAI LALLUBHAI PATEL,LAXMIBEN D/O LALLUBHAI HANSJIBHAI PATEL,RAMANBEN D/O LALLUBHAI HANSJIBHAI PATEL,SUKHUBEN D/O HANSJIBHAI KALABHAI PATEL,SHOBHNABEN MANGUBHAI PATEL	,VIRAL K SHAH,MR HARDIK H PANDIT
4132	AO/348/2016	26/09/2016	M/S PURAV COTTON INDUSTRIES,	MR ANKIT SHAH	BIMAL COTTON THROUGH SHAH BIMALBHAI HASMUKHBHAI,,	

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4133	AO/349/2016	11/3/2020	HEIRS OF AMRUTBHAI PARBHUBHAI CONTRACTOR,INDIRABEN ALIAS INDUBEN D/O AMRUTBHAI CONTRACTOR W/O GAMANBHAI PATEL,SUDHABEN D/O AMRUTBHAI CONTRACTOR W/O CHHOTUBHAI PATEL,TARULATABEN D/O AMRUTBHAI CONTRACTOR W/O MAHENDRABHAI PATEL,HARSHABEN D/O AMRUTBHAI CONTRACTOR W/O VINODBHAI PATEL,MINAXIBEN ALIAS MINABEN D/O AMRUTBHAI CONTRACTOR W/O JANTIBHAI PATEL,,PUSHPABEN WD/O RAMLAL PARBHUBHAI CONTRACTOR,VIPUL RAMLAL CONTRACTOR (EXPIRED),KIRTIBEN D/O RAMLAL PARBHUBHAI CONTRACTOR,KALPANABEN D/O RAMLAL PARBHUBHAI CONTRACTOR W/O ARUNBHAI IJARDAR,,REKHABEN D/O RAMLAL PARBHUBHAI CONTRACTOR W/O NAVINBHAI PATEL,KUNJLATABEN D/O RAMLAL CONTRACTOR,CHHIMIBEN WD/O KANTIBHAI PARBHUBHAI CONTRACTOR,ATULBHAI KANTILAL CONTRACTOR,CHANDRESHKUMAR KANTIBHAI CONTRACTOR,SANJAYKUMAR KANTIBHAI CONTRACTOR,ANKITABEN KANTIBHAI CONTRACTOR,HITESHCHANDRA RAMLAL CONTRACTOR,PRAKASHKUMAR KANTIBHAI CONTRACTOR,VIJAY KANTIBHAI CONTRACTOR	,DECEASED LITIGANT,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ	NARANBHAI ZAVERBHAI PATEL,PYARELAL GULZARILAL AGRAWAL (SINCE DECEASED THROUGH HEIRS AND LEGAL REPRESENTATIVES,MULCHANDBHAI PYARELAL AGRAWAL,RAJENDRAKUMAR PYARELAL AGRAWAL,MUKESHKUMAR PYARELAL AGRAWAL,JAGDISHBHAI AMRUTBHAI CONTRACTOR,AVINASHBHAI AMRUTBHAI CONTRACTOR,VIPUL RAMLAL CONTRACTOR (EXPIRED),VIJAY KANTIBHAI CONTRACTOR	DELETED,RULE SERVED,DECEASED LITIGANT,MR MP PRAJAPATI
4134	AO/350/2016	27/12/2019	FARUQ IBRAHIM MULLA,		KARISHMABANU ANAWARHUSEN QURESHI,	MR AFTABHUSEN ANSARI
4135	AO/351/2016	2/3/2017	MANISHBEN GOVINDBHAI LEUVA,	MR ARPIT P PATEL	RAMABEN @ RAMILABEN WIDOW OF GOVINDBHAI RANCHHODBHAI LEUVA,VIJAY GOVINDBHAI LEUVA,PRIYANKA GOVINDBHAI LEUVA,THE DIRECTOR (POSTAL SERVICE),THE DIRECTOR ACCOUNT POSTAL PENSION-2,,THE HEAD POST MASTER	
4136	AO/352/2016	21/12/2016	DEVYOG BUILDERS PVT LTD,	MS. KRUTI M SHAH	VEENABEN VASANTUMAR JAIN,	MS TEJAL A VASHI
4137	AO/353/2016	1/12/2017	JAYANTIBHAI RAMDAS PATEL,	MR MRUGEN K PUROHIT	PRAVINBHAI PRAHLADBHAI PATEL,MAHENDAKUMAR PURSHOTTAMRAY DESAI-DECD.,PREMLATABEN MAHENDRAKUMAR DESAI,ANANTKUMAR MAHENDRAKUMAR DESAI,RAKESHBHAI MAHENDRAKUMAR DESAI,ALARKBHAI MAHENDRAKUMAR DESAI,MAMTABEN MAHENDRAKUMAR DESAI,SAMTABEN MAHENDRAKUMAR DESAI,KINNARIBEN MAHENDRAKUMAR DESAI,RAJESHWARI MAHENDRAKUMAR DESAI,STATE OF GUJARAT,COLLECTOR, VADODARA,SPECIAL LAND ACQUISITION OFFICER,SENAPATI SHRI	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR UDAYAN P VYAS,MR PH GOHIL,MS VIDHI J BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4138	AO/354/2016	1/12/2017	PATEL JAYANTIBHAI RAMDAS,	MR MRUGEN K PUROHIT	PRAVINBHAI PRAHLADBHAI PATEL,PATEL AMRUTLAL BABALDAS,PATEL RASIBHAI AMBALAL,PATEL PRADIPBHAI RAMABHAI,PATEL RAMANBHAI DHULABHAI,PATEL KIRITKUMAR RAMANLAL,PATEL LILACHAND VIRDAS,PATEL DILIPKUMAR CHUNILAL,PATEL AMBALAL SHANBHUDAS,PATEL AMRATLAL HARIDAS,PATEL HITENDRA AMBALAL,PATEL TULSIBHAI JOITARAM,PATEL MANILAL AMBALAL,PATEL SHANKERBHAI KESHAVLAL,PATEL YOGENDRAKUMAR GOVINDLAL,PATEL DINESHBHAI SHAKRABHAI,PATEL RAMANBHAI DHULABHAI,RAJENDRA NAROTTAMBHAI BAROT	NOTICE SERVED,NOTICE UNSERVED,MR PH GOHIL,MS VIDHI J BHATT
4139	AO/355/2016	19/07/2018	HARESHKUMAR BHAGWANDAS PATEL,JAGDISHBHAI CHHAGANBHAI BRAHMBHATT	MR CHIRAG B PATEL	LAXMIBEN ALIAS LAKHUBEN D/O DAHYABHAI PARMAR AND W/O PARBHUBHAI VAGHELA,MANJULABEN D/O DAHYABHAI PARMAR,GITABEN WD/O PUNAMBHAI DAHYABHAI PARMAR,DAKSHABEN PUNAMBHAI PARMAR,KAMINIBEN PUNAMBHAI PARMAR,GITABEN RAVJIBHAI PARMAR,HASMUKHBHAI RAVJIBHAI PARMAR,SUMITRABEN RAVJIBHAI PARMAR,HARESHBHAI RAVJIBHAI PARMAR,RAMANBHAI RAVJIBHAI PARMAR,SATISHBHAI PUNAMBHAI PARMAR,RAJESHKUMAR BHAGWANDAS PATEL,BHAVIN RAVJIBHAI PATEL,RAKESHBHAI RAVJIBHAI PATEL,PINAKIN BABUBHAI PATEL,RAMABHAI SHANKARBHAI PARMAR	NOTICE SERVED,NOTICE SERVED BY DS,MR SP MAJMUDAR,ULLASH N GOHIL
4140	AO/356/2016	24/06/2019	MANILAL GOVINDSHI PATEL,	MR ADIL R MIRZA	DHIRUBHAI CHHIBABHAI PATEL,RUKSHMANIBEN W/O DHIRUBHAI CHHIBABHAI PATEL,NITESHKUMAR DHIRUBHAI PATEL,ASHOKBHAI DHIRUBHAI PATEL,PRATIKSHABEN KAMALBHAI CHHOGANI (CHHOTANI),JITENDRABHAI PREMCHANDBHAI LALWANI	MR DAKSHESH MEHTA,(MR PRANAV S DAVE),MR SHIVANG M SHAH,MR. RUSHANG D MEHTA
4141	AO/357/2016	1/12/2017	RAKESHBHAI MAHENDRAKUMAR DESAI,	MR UDAYAN P VYAS	PRAVINBHAI PRAHLADBHAI PATEL,JAYANTIBHAI RAMDAS PATEL,MAHENDRAKUMAR PURSHOTTAMRAY DESAI-DECD. THROUGH LEGAL HEIRS,,PREMLATABEN MAHENDRAKUMAR DESAI,ANANTKUMAR MAHENDRAKUMAR DESAI,ALARKBHAI MAHENDRABHAI DESAI,MAMTABEN MAHENDRAKUMAR DESAI,SAMTABEN MAHENDRAKUMAR DESAI,KINNARIBEN MAHENDRAKUMAR DESAI,RAJESHWARIBEN MAHENDRAKUMAR DESAI,STATE OF GUJARAT,THE COLLECTOR,SPECIAL LAND ACQUISITION OFFICER,SENAPATI	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR MRUGEN K PUROHIT,MR PH GOHIL,MS VIDHI J BHATT
4142	AO/361/2016	28/12/2016	ALAUDDIN ABDULJI RANGREJ-DECD.,ANVARBHAI ALAUDDIN RANGREJ,USMANGANI ALAUDDIN RANGREJ,IQBAL ALAUDIN RANGREJ,AIYUBBHAI ALAUDDIN RANGREJ,RAFIKBHAI ALAUDDIN RANGREJ,SAMSUDIN ALAUDIN RANGREJ	MR RITURAJ M MEENA,DHRUVIK K PATEL	AHMEDABAD MUNICIPAL CORPORATION,NASIR HUSEN KHATAL SAB,,MOHAMMAD IQBALKHATAL SAB	MR JR SHAH,MR ANUJ K TRIVEDI
4143	AO/362/2016	19/12/2016	HARPALSINH PRAVINSINH RAIJADA,	MS MAMTA R VYAS	HARISHCHANDRA DILAVARSINH VALA,	
4144	AO/363/2016	7/2/2020	NIRAJ MAHENDRABHAI PATEL,	MR RAMNANDAN SINGH	MAHENDRABHAI CHUNIBHAI PATEL,KAILASHBEN MAHENDRABHAI PATEL,RAHUL MAHENDRABHAI PATEL	M/S WADIAGHANDY AND CO

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4145	AO/364/2016	20/03/2017	VASANTBHAI RAMBHAI PATEL,AMRATBHAI CHATURJI THAKOR,KAMLESHBHAI HASMUKHLAL PANDYA,CHHATRASINH GABHRUSINH VAGHELA	MR VISHAL C MEHTA	HEIRS OF DECD. REVASHANKAR RAMSVARUP KALAL,MULSHANKAR REVASHANKAR KALAL,HEIRS OF DECD. KANUBHAI REVASHANKAR KALAL,TARABEN WD/O DECD. KANUBHAI REVASHANKAR KALAL,MUKESHBHAI KANUBHAI KALAL,SHILPABEN KANUBHAI KALAL,HEIRS OF DECD. MANILAL RAMSVARUP KALAL,CHAMPABEN D/O DECD. MANILAL RANSVARUP KALAL AND WD/O BHAGWANDAS JAYSWAL,KAMLABEN D/O DECD. MANILAL RAMSVARUP KALAL AND WD/O POPATLAL NAGESHVARBHAI JAYSWAL,SAVITABEN D/O DECD. MANILAL RAMSVARUP KALAL AND WD/O SHANKARLAL GANGARAM JAYSWAL,MADHUBEN D/O DECD. MANILAL RAMSVARUP KALAL AND WD/O JESUNGBHAI KHUSHALDAS JAYASVAL	,NOTICE SERVED,MR TATTVAM K PATEL
4146	AO/365/2016	23/12/2016	C DOCTOR & COMPANY PRIVATE LIMITED,	ARJUN R SHETH	TATA PROJECTS LIMITED,ORIENTAL BANK OF COMMERCE	(MR RA MISHRA),NANAVATI ASSOCIATES
4147	AO/366/2016	23/12/2016	C DOCTOR & COMPANY PRIVATE LIMITED,	ARJUN R SHETH	TATA PROJECTS LIMITED,ORIENTAL BANK OF COMMERCE	(MR RA MISHRA),NANAVATI ASSOCIATES
4148	AO/367/2016	20/02/2018	AMBALAL VITTHALBHAI PRAJAPATI,VINAYKUMAR VITTHALBHAI PRAJAPATI,GHANSHYAMBHAI VITTHALBHAI PRAJAPATI	MS MEGHA JANI	NARESHCHANDRA RAMPRASAD RAJA (MEHTA),NRUPAL ALIAS NAMAN NARESHCHANDRA RAJA,SURENDRABHAI MANEKLAL MEHTA,SHAILESHKUMAR SURENDRABHAI MEHTA,SONAL SHAILESHKUMAR MEHTA,MINOR HARI SHAILESHKUMAR MEHTA THROUGH SHAILESHKUMAR S MEHTA,MINOR YATRI SHAILESHKUMAR MEHTA THROUGH SHAILESHKUMAR S MEHTA,MADHUBEN D/O MANEKLAL MOHANLAL AND WIFE OF RAMESHCHANDRA VYAS,KANTABEN D/O MANEKLAL MOHANLAL AND WIFE DECD. BHARATKUMAR MEHTA,MAYANKBHAI GURUPRASAD MEHTA,HARNISHBHAI GURUPRASAD MEHTA,MEENABEN HARNISHBHAI MEHTA,MINOR DIPESH HARNISHBHAI MEHTA THROUGH HARNISHBHAI GURUPRASAD MEHTA,RAMILABEN D/O HARIPRASAD MOHANLAL AND W/O PIYUSHKUMAR BHATT,MADHUBEN D/O HARIPRASAD MOHANLAL,ANJNABEN W/O CHANDRAKANTBHAI HARIPRASAD MEHTA,TEJALBEN D/O CHANDRAKANTBHAI,MAUNISH CHANDRAKANTBHAI MEHTA	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),UNSERVED WANT OF TIM,VIRAL K SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4149	AO/368/2016	20/02/2018	HARIPRASAD MOHANLAL MEHTA,MADHUBEN W/O. HARIPRASAD MOHANLAL MEHTA,GURUPRASAD HARIPRASAD MEHTA,HARNISH GURUPRASAD MEHTA,MEENABEN W/O. HARNISHBHAI GURUPRASAD MEHTA,DIPESH HARNISHBHAI MEHTA,CHANDRAKANT HARIPRASAD MEHTA,ANJANABEN WD/O. CHANDRAKANT HARIPRASAD MEHTA,TEJALBEN D/O. CHANDRAKANT HARIPRASAD MEHTA AND W/O. DEEPAKKUMAR KALIDAS PANCHOLI,MAUNISH CHANDRAKANT MEHTA	ANIRUDDH M JANI	BHANUMATIBEN ALIAS BABUBEN D/O. MOHANLAL AMBARAM MEHTA AND W/O. RAMPRASAD RAJA,NARESHCHANDRA RAMPRASAD RAJA,NRUPAL ALIAS NAMAN NARESHCHANDRA RAJA,AMBALAL VITTHALBHAI PRAJAPATI,VINAYKUMKAR VITTHALBHAI PRAJAPATI,GHANSHYAMBHAI VITTHALBHAI PRAJAPATI,KANTIBHAI GANDALAL,BABUBHAI GANDALAL,RAMESHBHAI GANDALAL,NARANBHAI KHETABHAI CHAUDHARI,CHAIRMAN/SECRETARY KALPATARU CO OP HO. SOC. LIMITED,RAMESHCHANDRA GOPICHAND GUPTA,SIYARAM GOPICHAND GUPTA,BELABEN CHUNILAL JOSHI,RAJIV ARVINDBHAI JOSHI,DHRUMIL ARVINDBHAI JOSHI,ARVINDBHAI PRAHLADBHAI JOSHI,SHUSHILABEN ARVINDBHAI JOSHI,MUKESHBHAI PRAHLADBHAI,TULSHIDAS SAMJIBHAI,DAHYABHAI SAMJIBHAI,JAYANTIBHAI SAMJIBHAI,RAMANBHAI SAMJIBHAI,JAGDISHBHAI SAMJIBHAI,CHAIRMAN/SECRETARY KANVEL CO OP HOU. SOC. LTD.,MAHENDRABHAI CHHOTABHAI PATEL,BABAJI DANAJI THAKOR,KHODAJI PUNJAJI THAKOR,DAHYAJI PUNJAJI THAKOR,MANAJI PUNJAJI THAKOR,KESHAJI PUNJAJI THAKOR,BHAVANJI PUNJAJI THAKOR,MOHANJI PUNJAJI THAKOR,KAMUBEN PUNJAJI THAKOR,SAKRIBEN WD/O. PUNJAJI DHOLAJI THAKOR,MANEKLAL MOHANLAL MEHTA,SURENDRABHAI MANEKLAL MEHTA,SHAILESHKUMAR SURENDABHAI MEHTA,SONAL SHAILESHKUMAR MEHTA,HARI SHAILESHKUMAR MEHTA,YATRI SHAILESHKUMAR MEHTA,MADHUBEN D/O. MANEKLAL MOHANLAL AND W/O. RAMESHCHANDRA VYAS,KANTABEN D/O. MANEKLAL MEHTA AND WD/O. BHARATKUMAR MEHTA	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI,MS MEGHA JANI,MR KALPESH N SHASTRI,VIRAL K SHAH
4150	AO/369/2016	20/02/2018	HARNISH GURUPRASAD MEHTA,LEGAL HEIRS OF NARMADABEN D/O NARBHERAM MOTIRAM THAKKAR AND W/OF,JASHWANTBHAI HARGOVANDAS THAKKAR,VISHNUBHAI JAGDISHBAHI THAKKAR,HASMUKHBHAI RAMANLAL PATEL	ANIRUDDH M JANI	LEGAL HEIRS OF LATE BHANUMATIBEN ALIAS BABUBEN D/OF MOHANLAL,NARESHCHANDRA RAMPRASAD RAJA,NRUPAL ALIAS NAMAN NARESHCHANDRA RAJA	,VIRAL K SHAH
4151	AO/372/2016	28/03/2018	KANTILAL AMBALAL PATEL -DECD. KATILAL AMBABAL PATEL,BHANUBEN KANTILAL PATEL,DOLLYBEN KANTILAL PATEL	MS TEJAL A VASHI	GAYATRINAGAR COOPERATIVE HOUSING SOCIETY LTD,GAYATRINAGAR COOPERATIVE HOUSING SOCIETY LTD,GAYATRINAGAR COOPERATIVE HOUSING SOCIETY LTD,GAYATRINAGAR COOPERATIVE HOUSING SOCIETY LTD,JASHBHAI SHANAKRBHAI PATEL,ARVINDBHAI VALLBHBHAI PATEL,CHHAYABEN KANTILAL PATEL,MIRAJ SAMIR PATEL	SERVED BY RPAD (N),MS ARCHANA R ACHARYA,MR ANAL S SHAH,JENIL M SHAH
4152	AO/373/2016	21/12/2018	RANMAL RIKAVCHAND SHAH,	MR DHAVAL D VYAS	DHANSHUKHLAL THAKOREDAS BADALAWALA,MAHESHKUMAR DHANSHUKHLAL BADALAWALA,SHAILESH DHANSUKHLAL BADALAWALA,BHUPENDRA DHANSHUKLAL BADALAWALA,KAMLESH DHANSHUKLAL BADAWALA,SAVITABEN DHANSHUKLAL BADALAWALA,VISHAKHABEN DHANSHUKHLAL BADALAWALA	MR SP MAJMUDAR,MR PRATIK Y JASANI,HIREN J TRIVEDI

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4153	AO/374/2016	21/03/2017	CHAMPAKKUMAR POPATJI THAKOR,	MR JV VAGHELA	KOKILABEN MANGAJI,LAXMIBEN MANGAJI,MANUBHAI MANGAJI,RAMANJI GOKAJI,KALAJI SHANAJI THAKORE	NOTICE SERVED,REFUSED SERVED (N)(10),MS ABHA B MAKWANA
4154	AO/375/2016	10/4/2017	KIRANBHAI DINKARRAY DAVE-DECD.,JAGRUTIBEN WIFE OF KIRANBAHI DAVE,ADITYA KIRANBAHI DAVE (SON)	(MR MB GANDHI),MR CHINMAY M GANDHI	PRAMODBHAI SHANKARLAL DAVE DECD THROUGH HEIRS,RITABEN P. DAVE W/O PRAMODBHAI S. DAVE,PUJA R. BHATT D/O PRAMODBHAI S. DAVE,ANJALI A. PANDYA D/O PRAMODBHAI S. DAVE,OM PRAMODRAY DAVE	VENU H NANAVATY
4155	AO/376/2016	10/1/2017	PABUBA DAUGHTER OF MADHUBHA DADUBHA CHUDASMA AND WIDOW OF,VIJUBA DAUGHTER OF MADHUBHA DADUBHA CHUDASAMA AND WIFE,GIRIRAJSINH GOHIL,CHHATRAPALSINH GIRIRAJ GOHIL,SONALBA DAUGHTER OF GIRIRAJSINH GOHIL AND WIFE OF RAGHUVIRSINH,SHITALBA DAUGHTER OF GIRIRAJSINH GOHIL AND WIFE OF RAGHUVIRSINH,PRAVINBA DAUGHTER OF MADHUBHA DADUBHA CHUDASAMA	VIRAL K SHAH	MANHARKUVARBA ATUBHA CHUDASAMA,ATUBHA HATHUBHA CHUDASAMA,KAILASHKUVARBA BAHADURSINH CHUDASAMA,BAHADURSINH HATHUBHA CHUDASAMA,VIKRAMSIH HATHUBHA CHUDASAMA,JANKUNVARBA VIKRAMSINH CHUDASAMA,CHHAYAKUVARBA KIRTANSINH CHUDASAMA,MINOR RAJPALSINH KIRTANSINH CHUDASAMA THRO'KIRATSINH HATHUBHA CHUDASAMA,KIRATSINH HATHUBHA CHAUDASAMA,HARPALSINH VIKARMSINH CHUDASAMA,ASMITABA DIGVIJAYSINH CHUDASAMA,CHHANUBHA MOBATSINH,GHAMBHIRSINH MOBATSINH	MR VISHAL C MEHTA
4156	AO/377/2016	13/10/2016	ALKABEN BHOGILAL PATEL,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	NIRUBEN DEVJIBHAI VANKAR,DAHYABHAI DEVJIBHAI VANKAR,HANSABEN DEVJIBHAI VANKAR,GITABEN RAMANBHAI VANKAR,DIPIKABEN RAMANBHAI VANKAR,KALPESHBHAI RAMANBAHI VANKAR,CHATURBHAI GORDHANBHAI DUDHAT (PATEL),SHRIMATI RITABEN CHATURBHAI DUDHAT (PATEL),NILESH CHATURBHAI DUDHAT (PATEL)	
4157	AO/379/2016	30/11/2016	UNISON PHARMACEUTICALS,	MR SACHIN D VASAVADA,MR SAMRAT N MEHTA	UNISON PHARMACEUTICALS PVT LTD,	(MR RR SHAH),MR HARSHIL SHAH
4158	AO/384/2016	17/04/2017	M/S SAHKAR SEEDS CORPORATION,	MR VIJAY H NANGESH	M/S DHARTI SEEDS,	MR RH BHANSALI
4159	AO/385/2016	6/2/2018	DHAYABHAI MATHURDAS PATEL ONE OF THE PARTNERS OF,SURESHBHAI DHAYABHAI PATEL ONE OF THE PERTNERS OF M/S	MR KEYUR A VYAS	M/S AMBIKA CERAMICS INDUSTRIES,,PRAHALDBHAI ISHWARBHAI PATEL ONE OF THE PARTNERS OF,KALAVATIBEN W/O RAMABHAI V PATEL ONE OF THE PARTNERS,LALITBHAI PRAHLADBHAI PATEL ONE OF THE PARTNERS OF M/S AMBIKA,NITIN RAMBHAI PATEL ONE OF THE PARTNERS OF M/S VAIJNATYH	,MS DHARA M SHAH,MR SHIVANG M SHAH
4160	AO/386/2016	6/2/2018	DHAYABHAI MATHURDAS PATEL ONE OF THE PARTNERS OF,SURESHBHAI DHAYABHAI PATEL ONE OF THE PERTNERS OF M/S	MR KEYUR A VYAS	M/S VAIJNATH CERAMICS INDUSTRIES,PRAHALDBHAI ISHWARBHAI PATEL ONE OF THE PARTNERS OF,SHAILESHKUMAR PRAHALADBHAI PATEL,KALAVATIBEN W/O RAMABHAI V PATEL,LALITBHAI PRAHALADBHAI PATEL ONE OF THE PARTNERS OF M/S VAIJNATH,NITIN RAMBHAI PATEL	,MS DHARA M SHAH,MR SHIVANG M SHAH
4161	AO/387/2016	18/10/2016	SATISHBHAI RANCHHODBHAI CHAUHAN,	MR MANTHAN K BHATT	SONI SURYABEN JAGDISHBHAI,SONI TWINCLE BHAVESHKUMAR	

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4162	AO/388/2016	17/10/2016	KESHARBA HIMMATSINH THAKORE-783/A/4, 783/A/5,,PRADANSINH BHAVANSINH DARBAR-CENSUS NO.783/B/13/2,-CEKAMAL CHHAGANLAL BANORIA-CENSUS-783/A/8,AMARSINH RAMJILAL THAKUR-783/A/6,BABUBHAI SATARBHAI HEIR OF DECD. SATARMIYA HAJIMOHAMMAD AND,MUNSHIBHAI SATARBHAI HEIR OF DECD. SATARMIYA HAJIMOHAMMAD,SANGITABEN KUVARJI THAKORE HEIR OF LATE KUVARJI DHANJI THAKORE,GANESHBHAI GULABJI THAKORE HEIR OF GULABSINH D THAKORE,SHANKAR GULABSINH THAKORE-HEIR OF GULABSINH D THAKORE,VIJAYSINH GULABSINH THAKORE HEIRS OF GULABSINH D THAKORE,LAXMANSINH JITAJI DARBAR CENSUS NO.783/A/9,,TALIMHUSEN JAMALBHAI,MOHD. SALIM MOHAMMAEDHANIF AS HEIR OF DECD. MOHAMMEDHANIF,MAZARHUSEN JAMALBHAI	MR VIRAL K SALOT	AHMEDABAD MUNICIPAL CORPORATION,THE DEPUTY ESTATE OFFICER-WEST ZONE,,MODI HIRALAL SHAKRALAL,M/S MANILAL GOVINDLAL AND CO.,MANILAL HARGOVINDDAS,NAGINDAS HARGOVINDDAS,MANUBHAI PARSHOTTAMDAS,PRIEST OF MIRZAPUR ROMAN CATHOLIC CHURCH,MOHMDHUSSAIN JAMALBHAI	
4163	AO/389/2016	18/11/2016	VALENCIA CORPORATION THROUGH KUMARESH KISHORBHAI AGARBATTIWALA,KUMARESH KISHORBHAI AGARBATTIWALA,KISHORKUMAR AMRATLAL AGARBATTIWALA,DEVAYANI PRAKASHCHANDRA AGARBATTIWALA,MUKESH POONAMCHAND RUPAWALA,CHETNA PRAVINCHANDRA RUPAWALA,AMAR ARVINDBHAI RAVAL	MR HASIT DAVE	SANDIP BALVANTRAI NAYAK,FALGUNI SANDIPKUMAR NAYAK,GHANSHYAM RAMPARTAP KADAMAWALA,MINAXI JAYANTILAL GANDHI,DARSHANA JATIN GANDHI,KEYURBHAI HEMANTBHAI CHAPATWALA,GAURANG HEMANTBHAI CHAPATWALA,DEVENDRAKUMAR ARUNCHANDRA MALI,KIRTIKUMAR FUTURMAL JAIN	NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,MR YH MOTIRAMANI,POOJA H BHARDWAJ
4164	AO/390/2016	4/9/2019	TUSHAR J GHOGHARI,ANKIT NITESHBHAI GHOGHARI,BHAVESH JAYANTIBHAI PATEL,PARAG RAMESHBHAI SAGAR	MR D K TRIVEDI	KEYUR ASHOKBHAI BALAR,	NOTICE UNSERVED
4165	AO/391/2016	18/07/2019	MAYURBHAI DHIRAJLAL VIRADIYA,	(MR DHIRENDRA MEHTA)	PARSHOTTAMBHAI BHIKHABHAI CHAKRANI,BHARATBHAI MANUBHAI RAMANI,GIRISHBHAI LIMBABHAI VASOYA,KAPIL VINUBHAI GOYANI,DALSUKHBHAI KESHAVJI	,MR MANAN A SHAH
4166	AO/392/2016	12/12/2018	VRAJLAL TRIKAMLAL DATHANIYA,	MS. ALKA B VANIYA	MANSUKHLAL TRIKAMLAL DATHANIYA,DEPUTY COLLECTOR SHRI VANTHLI,REVENUE DEPARTMENT SACHIVALAYA	NOTICE SERVED,BHARGAV KARIA & ASSO
4167	AO/393/2016	18/10/2016	SURAJBEN NAJARKHAN RATHOD,MEHRUBEN NAJARKHAN RATHOD,BANUBEN NAJARKHAN RATHOD,BISUBEN NAJARKHAN RATHOD,MALOBEN NAJARKHAN RATHOD,MEMUDABEN NAJARKHAN RATHOD,SAIDABEN NAJARKHAN RATHOD	MR HARSHADRAY A DAVE	PANCHOLI KAMALABEN MAGANBHAI,LALJIBHAI SAVJIBHAI VAGHASIYA	
4168	AO/394/2016	26/12/2016	RAJABHAI GANPATRAO JAGDHA-DECD.,RAMESHCHANDRA GANPATRAO JAGDHANE,SANJIVINI D/O GANPATRAO JAGDHANE-THROUGH POA RONAK RAMESHCHANDRA JAGDHANE	MR NIRAV C SANGHAVI	KANCHANMALA GIRISHCHANDRA JAGDHANE,	MR.J P THAKKAR
4169	AO/395/2016	29/11/2016	M/S JALDHARA SUPER MARKET,	MR KULDEEP D SHARMA	PRAVINBHAI SATYAPRAKASH OZA,HANSABEN D/O BABULAL PATEL W/O PRAHLADBHAI PATEL	,MR KEYUR K ACHARYA

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4170	AO/396/2016	16/11/2016	ASHABHAI K CHUNARA-DECD. THROUGH LEGAL HEIRS,,AMRATBHAI ASHABHAI CHUNARA,BHIKHABHAI ASHABHAI CHUNARA,DHANJIBHAI ASHABHAI CHUNARA,DILIPBHAI ASHABAHI CHUNARA,MANIBEN ASHABHAI CHUNARA,BHURIBEN ASHABHAI CHUNARA,SAKARIBEN ASHABHAI CHUNARA,SAMAJUBEN ASHABHAI CHUNARA,RAMUBHAI ASHABHAI CHUNARA-DECD.,MINABEN W/O RAMUBHAI CHUNARA,DHANIBEN RAMUBHAI CHUNARA,CHAMPABEN RAMUBHAI CHUNARA,KALUBEN RAMUBHAI CHUNARA,RAMESHBHAI RAMUBHAI CHUNARA,MUNNIBEN RAMUBHAI CHUNARA-MINOR,PINKYBEN RAMUBHAI CHUNARA-MINOR,MENABEN RAMUBHAI CHUNARA,BACHUBHAI RAIJIBHAI CHUNARA-DECD.,KASTURIBEN W/O BACHUBHAI RAIJIBHAI CHUNARA	MR NV GANDHI	ASHOKBHAI BABABHAI CHUNARA,JAYANTIBHAI GALAJI THAKOR,M/S NCPL BUILDCON,MANGABHAI ASHABHAI CHUNARA,JADIBEN RAIJIBHAI CHUNARA,MANGUBEN RAIJIBHAI CHUNARA	,MR MANAV A MEHTA
4171	AO/397/2016	29/03/2017	SANJAY HIRALAL SHAH,	MR ASHISH M DAGLI	HDFC BANK LTD (PRIVATE BANK),	
4172	AO/399/2016	11/6/2018	MANIBEN W/O KESHABHAI PATEL D/O DECD. BHAGABHAI JIVANBHAI,	MS TRUSHA K PATEL	THAKORBHAI MAGANBHAI PATEL,RATANBEN W/O DINKARBHAI MAGANBHAI,SADHNABEN W/O MAHENDRABHAI DINKARBHAI PATEL,TANUJABEN SAILESHBHAI KARSHANDAS D/O DINKARBHAI MAGANBHAI,NITABEN DAULATBHAI JAIRAMBHAI D/O DINKARBHAI MAGANBHAI,JAGRUTIBEN BHUPENDRABHAI PATEL D/O DINKARBHAI MAGANBHAI	MR PREMAL R JOSHI,MRS KIRAN P JOSHI
4173	AO/401/2016	16/01/2017	HEMANT ISHWARBHAI CHAVDA,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	RAGHAVBHAI VASHRAMBHAI DHAMELIYA,THAKORBHAI KESHAVBHAI PATEL	NOTICE NOT RECD BACK
4174	AO/404/2016	27/07/2018	KOSTY BHARATBHAI EKNATHBHAI,SOLANKI ILAXIBEN BIPINCHANDRA,SOLANKI SHIVUBEN SHIVABHAI,SOLANKI GOVINDBHAI MAGANBHAI,SENAM SITABEN SOMABHAI,DESAI GAURIBEN NATVARBHAI,PARMAR RAJESHBHAI RAMJIBHAI,SHYAMKUNVAR TILOTMABEN LAXMANBHAI,GAEKWAD BABITABEN VINODBHAI,MAKWANA GIRISHBHAI JETHABHAI,TAGDE AJAYBHAI DHANRAJBHAI,PARMAR MUNNIBEN RAJUBHAI,PARMAR MANIBEN SOMABHAI,PARMAR HANSABEN SUDHIRBHAI,SOLANKI MANIBEN ARJAUNBHAI,CHAVDA KNAJIBHAI TRIBHOVANBHAI,MAKWANA PALJIBHAI KANJIBHAI,VAGHELA MANJULABEN NATHABHAI	MR MANOJ SHRIMALI	AHMEDABAD MUNICIPAL CORPORATION,SAFAL REALITY PVT. LTD.	MR DEEP D VYAS,MR. PARTH H BHATT
4175	AO/405/2016	27/07/2018	SOLANKI KALIBEN DAHYABHAI,DABHI HANSABEN RAJESHBHAI,DANTANI SANGITABEN VIJAYBHAI	MR MANOJ SHRIMALI	AHMEDABAD MUNICIPAL CORPORATION,SAFAL REALITY PVT. LTD.	MR DEEP D VYAS,MR. PARTH H BHATT
4176	AO/407/2016	19/10/2016	GUJARAT TERCE LABORATORIES LTD,	MR PAVAN S GODIAWALA	OMRON CORPORATION (JAPANESE CORPORATION),	
4177	AO/408/2016	15/11/2019	MAGANBHAI RAVJIBHAI PATEL,	MR MANAN A SHAH	JIGARBHAI PRAVINCHANDRA RAVAL,PRAVINCHANDRA SHANKARLAL RAVAL,RINABEN @ RAMILABEN PRAVINCHANDRA RAVAL,DIMPLE JIGARBHAI RAVAL	,MR AS VAKIL

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4178	AO/409/2016	15/12/2016	AMARSINH RAMJILAL THAKUR,BABUBHAI SATARBAHI MANSURI,MUSHIBHAI SATARBHAI MANSURI HEIR OF DECD. SATARMIYA HAJIMOHAMMAD,KESHARBA HIMMATSINH THAKORE AS HEIR OF HIMMATSINH DHANJI THAKORE,PRADANSINH BHAVANSINH DARBAR,KAMAL CHHAGANLAL BANORIA,SANGITABEN KUVARJI THAKORE,GANESHBHAI GULABJI THAKORE HEIR OF GULABSINH DHANJIBHAI THAKORE,SHANKAR GULABSINH THAKORE HEIR OF LATE GULABSINH D THAKORE,VIJAYSINH GULABSINH THAKORE HEIR OF GULABSINH D THAKORE,LAXMANSINH JITAJI DARBAR,TALIMHUSEN JAMALBHAI,MOHD. SALIM MOHAMMEDHANIF AS HEIR OF DECD. MOHAMMEDHANIF JAMALBHAI,MAZARHUSEN JAMALBHAI	MR KV SHELAT	AHMEDABAD MUNICIPAL COROPORATION,THE DEPUTY ESTATE OFFICER-WEST ZONE,MODI HIRALAL SHAKRALAL,M/S MANILAL GOVINDLAL & CO.,MANILAL HARGOVINDDAS,NAGINDAS HARGOVINDAS,MANUBHAI PARSHOTTAMDAS,PRIEST OF MIRZAPUR ROMAN CATHOLIC CHURCH,MOHMADHUSSAIN JAMALBHAI	NOTICE SERVED BY DS,NOTICE UNSERVED,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR DEEP D VYAS,MS DHARA M SHAH,MR SHIVANG M SHAH
4179	AO/410/2016	9/12/2016	RAFIKBHAI HARUNBHAI FOLDER,	MR VISHAL C MEHTA	RUKSHANA YUNUSBHAI KAKUWALA,	MR SHAKEEL A QURESHI
4180	AO/411/2016	18/11/2016	RANCHODBHAI PARSHOTTAMBHAI PANCHAL,	MR. JS SADHWANI	GHELABHAI SURABHAI BHARVAD,VAJAJI KHODAJI THAKORE,ABBASKHAN ASHRAFKHAN PATHAN,CHANDUBHAI JOITARAM PATEL,RITESHBHAI CHANDUBHAI PATEL,MUKESHBHAI CHANDUBHAI PATEL	
4181	AO/412/2016	11/11/2016	SUNRISE INDUSDTRIES INIDA LIMITED,	SINGHI & CO	PT OKI PULP AND PAPER MILLS,DENA BANK LIMITED	MR AS PANESAR,M/S WADIAGHANDY AND CO
4182	AO/414/2016	14/11/2016	DIPAK AGRO OIL MILLS PVT. LTD.,	(MR RR SHAH)	NIMESHCHANDRA KISHORCHANDRA AGRWAL,	MR ASIT B JOSHI
4183	AO/415/2016	15/12/2016	YOGESHBAHI MAHENDRABHAI PATEL,	MR YN RAVANI	AKSHAY BANSILAL DHRUV-DECD.,ARUNABEN WD/O AKSHAY BANSHILAL DHRUV,MANISH AKSHAY DHRUV,MALHAR AKSHAY DHRUV,MUKESH BANSILAL DHRUV	
4184	AO/416/2016	26/09/2019	SURESHBHAI VITTALBHAI KACHHDIYA,	MR MEHUL SHARAD SHAH,NAJMUDDIN R MEGHANI	AABA SAHEB DINKARBHAI NIKAM,RAMCHANDRA DINKARBHAI NIKAM,USHABEN NAVNEETBHAI FADTARE,HARSHIDABEN PRAFULCHANDRA SHAH	NOTICE SERVED,MR GAURAV CHUDASAMA
4185	AO/417/2016	24/11/2016	UMRANIA BROTHERS,	MR HIREN U TRIVEDI	MISTRY LAXMAN DADVA MACHINES (P) LTD,	MR JATIN Y TRIVEDI
4186	AO/419/2016	21/11/2016	FALGUN DUSHYANTKUMAR CHOKSI,	MR SP MAJMUDAR,RUSHABH H MUNSHAW	HARDAT HARILAL PANCHAL,ANKIT HARDAT PANCHAL,HARVINDRAN BAPULAL PANCHAL,ASHOK LAXMINRAV POWAR	
4187	AO/420/2016	2/12/2016	USHABEN BHAGUBHAI JASHMAT,	MR MANAN A SHAH	BHAGUBHAI JASHMATBHAI PATEL-DECD.,HANSABEN WD/O BHAGUBHAI PATEL,DHANUBEN WD/O VITTHALBHAI JASHMBHAI PATEL,SHANTUBHAI BHAGUBHAI PATEL,NAYNABEN D/O BHAGUBHAI PATEL W/O AMRATBHAI HARIBHAI,DAXABEN D/O BHAGUBHAI PATEL W/O CHAMPAKBHAI SUKHABHAI,LATABEN D/O BHAGUBHAI PATEL W/O DIPAKBHAI LAKHUBHAI,HANSRAJ AMBABHAI GONDALIYA,RAMNIKBHAI RUDABHAI GONDALIYA	
4188	AO/421/2016	27/11/2018	GANBHAVA VASANTBAHI AANADBHAI,	SUNILSINH J CHAUHAN	VIJAYSINH PRABHATSINH,VIKRAMSINH VIJAYSINH,PIYUSHSINH VIJAYSINH,NIRUBEN VIJAYSINH,MAHINDRASINH VIJAYSINH,DHANVANTSINH VIJAYSINH	NOTICE SERVED,MR SK PATEL
4189	AO/422/2016	25/04/2017	VIMAL ELECTRIC COMPANY,VIMAL OIL AND FOODS LTD	(MR RR SHAH)	VIMAL AGRO PRODUCTS PVT LTD,	MR KALPESH C PATEL
4190	AO/423/2016	18/11/2016	JAGDISHBHAI DAHYABHAI PATEL,	MR. JAY M THAKKAR	VINODBHAI DAHYABHAI PATEL,LEGAL HEIRS OF MINABEN ALIAS MINAKSHIBEN D/O DAHYABHAI PATEL & W/O BALDEVBHAI,BALDEVBHAI THAKORE PATEL,ASHISH BALDEVBHAI PATEL,JAYESH BALDEVBHAI PTEL,PREETI D/O BALDEVBHAI THAKORE W/O MANISHBHAI	,MR MANAN A SHAH

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4191	AO/425/2016	30/11/2016	JUNAIDBAVA @ MARUFMUIYA BAVAMIYA KADRI,ARIF JUNAIDBAVA KADRI,VAZIRUNISA JUNAIDBAVA KADRI	(MR PRABHAV A MEHTA)	MOHMADHUSAN ALLARKHA SHAIKH,BADEMUNIR ALLARKHA SHAIKH,MOHAMMAD IQBAL ALLARKHA SHAIKH,MOHAMMAD HUSSAIN ALLARKHA SHAIKH	MR ASHISH H SHAH
4192	AO/426/2016	27/11/2018	KULSUMBIBI WIFE OF ABDUL RAZAK SHAIKH,	MR MM SAIYED	YUSUF ISMAIL LIMBADA,FATMA AZIZ YUSUF JOGIYAN D/O ISMAIL LIMBADA,SABERA HAFIZ AHMAD HAFEZI GRAND D/O RASULBIBI GULABSHA,SHABBIR ISMAIL LIMBADA,BANUBIBI AHMADSHA W/O MAHEMOODMIYA SHAH,5.1 BASIR MAHEBOOB SHAH,5.2 NASIR MAHEBOOB SHAH,5.3 FIROZ MAHEBOOB SHAH,SAYRABANU MAHEBOOB SHAH,MUSTUFA AHMADSHA,AAISHABIBI AHMADSHA W/O MOHAMMAD TAI,SHAKINABIBI AHMADSHA W/O IBRAHIM KARIMSHA,FATMABIBI AHMADSHA W/OM GULAM AAKHA,RAHEMATBIBI AHMADSHA W/O ALISHA,GULAM SULAYMAN AAKHA,KULSUMBIBI AMIRBHAI CHAUHAN D/O MARIYAMBIBI GULABSHA,RABIYA MOHAMMADHANIF PATEL D/O HAFEZABIBI SULAYMAN,ZULEKHA IBRAHIM BADAN D/O HAFEZABIBI SULAYMAN,MARIYAM SOEB DAYA D/O HAFEZABIBI SULAYMAN,HASIM KASIM TAI S/O HAFEZABIBI SULAYMAN,RASHIDA SULAYMAN TAI DAUGHTER IN LAW OF HAFEZABIBI SULAYMAN,AASIF SULAYMAN TAI GRANDSON OF HAFEZABIBI SULAYMAN,NOORJAHA SULAYMAN TAI GRANDDAUGHTER OF HAFEZABIBI SULAYMAN,AHMAD KASAM BANGI,YUSUF KASAM BANGI,ZULEKHA MOHAMMAD BANGI,AAIYUB MOHAMMAD BANGI,IMTIYAZ MOHAMMAD BANGI,SHABNAM MOHAMMAD BANGI,SAIFUDDIN GULAM BANGI,MEMUNA UMARFARUK D/O GUKLAM YAKUB BANGI,MAHERUNNISHA FARUK PATEL D/O GULAM YAKUN BANGI,FARUK GULAM BANGI,ZARINA GULAM BANGI,FATMA YAKUB BANGI,RAZIYA ABUBAKAR VADIYA D/O YAKUB KASAM BANGI,ZAKIRA BILAL MOMALA D/O YAKUB KASAM BANGI,YUSUF AHMAD BANGI	NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MS. KRUTI M SHAH
4193	AO/427/2016	24/10/2018	LRGAL HERIS OF VAGHELA MOTIJI RANCHODJI,VAJUBA W/O VARVAJI MOTIJI DELETED DIED DURING PENDENCY OF,LEGAL HEIRS OF MULJIBHAI MOTIJI RANCHODJI,JASUBA ANDRASINH CHAVADA,RANJITSINH ANDRASINH CHAVADA,KAMLABA ANDRASINH CHAVDA,LEGAL HEIRS OF UDIBA MOTIJI RANCHODJI,PRAVINSINH ISHWARSINH RATHOD,KAILASHBA ISHWARSINH RATHOD,HANSABA ISHWARSINH RATHOD,DASHRATHSINH ISHWARSINH RATHOD,BHIKUSINH ISHWARSINH RATHOD	MR PRATIK Y JASANI,A R KADRI	LEGAL HEIRS OF MOTIJI RANCHDJI,VAJUBA WD/O VARVAJI MOTIJI,AMRATBA D/O VARVAJI MOTIJI,LEGAL HRIS OF PRITHVISINH VARVAJI,LEGAL HEIRS OF DAULATSINH VERVAJI,SHANGARBA PRITHVISINH VARVAJI,JAGATSINH PRITHVISINH VARVAJI,KANKABA D/O PRITHVISINH VARVAJI,DEVENDRASINH PRITHVISINH VARVAJI,VINABA W/O JAGATSINH PRITHVISINH,NAYNABEN W/O DEVENDRASINH,SURYABA WD/O DAULATSINH VERVAJI,SEJALNA WD/O DAULATSINH VERVAJI,NAGENDRASINH DAULATSINH,KAUSHIKBHAI MADHAVLAL PATEL,MOHANBHAI MALAJI DESAI,JITENDRA DEVSHIBHAI SHETH,ALPESH BHARATBHAI,TARUNBHAI SANTRAMBHAI,GAURANGBHAI SANTRAMBHAI,MRUGALBHAI SANTRAMBHAI,JAYANTIBHAI RAMDAS PATEL,MANILAL KACHARDAS PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N),MS TRUSHA K PATEL

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4194	AO/430/2016	2/12/2016	GHANSHYAMBHAI GORDHANBHAI PATEL,ISHWARBHAI GORDHANBHAI PATEL,SURESHBHAI GORDHANBHAI PATEL,BHUPENDRABHAI GORDHANBHAI PATEL	MR PARTHIV B SHAH	RANCHHODBHAI MOTIBHAI PATEL,	
4195	AO/432/2016	27/07/2018	JITENDRABHAI RAYCHANDBHAI THAKKAR,	MR YASH N NANAVATY	BHAVESHBHAI NARESHCHANDRA AMIN,CHANCHALBEN WD/O HARMANBHAI MANGALBHAI SOLANKI,NIRUBEN D/O HARMANBHAI MANGALBHAI SOLANKI,SHARDABEN D/O HARMANBHAI MANGALBHAI,KOKILABEN D/O HARMANBHAI MANGALBHAI SOLANKI,HEIRS & LEGAL REPRESENTATIVES OF THAKORBHAI HARMANBHAI SOLANKI,JAYABEN THAKORBHAI SOLANKI,MINOR PURVESH THAKORBHAI SOLANKI,MINOR KARAN THAKORBHAI SOLANKI,MINOR JANKI THAKORBHAI SOLANKI	,MR TATTVAM K PATEL
4196	AO/433/2016	27/07/2018	PARMAR AMITBHAI MULJIBHAI,VAGHELA TULASIBHAI DHARMABHAI,MAKWANA BALUBEN CHHANABHAI,PARMAR TRAMBAKLAL VASHRAMBHAI,VAGHELA LAXMIBEN KANTIBHAI,VAGHELA KANTIBHAI BHIKHABHAI,CHAVDA MANJUBEN MANUBHAI,VAGHELA MINABEN JAYANTIBHAI,CHAVDA HIRABEN KARSHANBHAI,SIDHAV AMRATBHAI ALAJIBHAI	MR MANOJ SHRIMALI	AHMEDABAD MUNICIPAL CORPORATION,SAFAL REALITY PVT. LTD.	MR PR JANI,MR DEEP D VYAS
4197	AO/435/2016	28/11/2016	JAYESHBHAI CHIMANLAL DANI,	D H KANTHARIYA	DIRECTOR GUJARAT TELELINK PVT LTD,ASHOKGIRI HIMMATGIRI GOSWAMI,BHIMRAO @ BHIMABHAI BABURAO YADVA	
4198	AO/437/2016	11/1/2017	AAGAM TEA CO. GOPIPURA SURAT,	MR SP MAJMUDAR	J. MAGANLAL AND COMPANY NAVSARI,	MR DHAVAL SHAH
4199	AO/438/2016	23/02/2017	CHANDRAVADAN DAHYABHAI BAROT,JITENDRA CHANDRAVADAN BAROT,VIPUL THAKORBHAI PATEL,NEHAL KANTILAL ANIL	MAYANK K TRIVEDI	CHANDULAL VENILAL LALWALA,MANJUBEN CHANDULAL LALWALA,RAJESHKUMAR CHANDULAL LALWALA,MUKESH CHANDULAL LALWALA,ATUL CHANDULAL LALWALA	MS. KRUTI M SHAH
4200	AO/439/2016	28/11/2018	KINJALKUMAR KISHORBHAI PATEL,	MS TEJAL A VASHI	ROHANBHAI ANILBHAI PATEL,RAMANBHAI SOMABHAI PATEL,DECD. LALIBEN D/O DEVJIBHAI DAJIBHAI AND W/O KANTIBHAI,VINODBHAI KANTIBHAI PATEL,NITABEN KANTIBHAI PATEL,DECD. ANILBHAI KANTIBHAI -DECD.,RANJANBEN ANILBHAI PATEL,DEVINBHAI ANILBHAI PATEL	,MR. BK. RAJ
4201	AO/440/2016	7/2/2017	KANUBHAI UKABHAI POSHIYA,VIJAYBHAI KANJIBHAI POSHIYA	MR ASHISH M DAGLI	PARESHKUMAR KALABHAI DOBARIYA,	MR HRIDAY BUCH
4202	AO/441/2016	11/2/2020	MUKESH DINUBHAI VYAS,	NEHABEN A SONI	BALDEVBHAI KARSANBHIA (KRUSHNARAM) VYAS,PRAGNABEN BALDEVBHAI VYAS,BHUPENDRAKUMAR BALDEVBHAI VYAS,JITENDRAKUMAR BALDEVBHAI VYAS,MANJULABEN BALDEVBHAI VYAS,PANKAJKUMAR BALDEVBHAI VYAS,JIGNASA BALDEVBHAI VYAS,DIVYA JIVAN INFRASTRUCTURE PVT LTD	,DEEPAK N KHANCHANDANI,ANAND D PATEL
4203	AO/442/2016	11/1/2017	SUNITA ISHWARBHAI SOMAI,LAJWANTI ISHWARBHAI SOMAI	MR VAIBHAV A VYAS	VIJAY ISHWARBHAI SOMAI,	
4204	AO/443/2016	14/12/2016	DINESHBHAI KARAMSHIBHAI JHALALPARA,	MR DK CHAUDHARI	RANJITBHAI GOSAIBHAI PATEL,HINABEN WIFE OF RANJITBHAI GOSAIBHAI PATEL,MANSUKHBHAI KADVABAHI SUTARIA,AJAYBHAI BABUBHAI MANGUKIYA,DEVANGBAI GHANSHYAMBHAI MANGUKIYA,SHAILESHBHAI GORDHANBAHI GOTI	

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4205	AO/444/2016	22/03/2017	MANJIBHAI SADHULAJI PATEL,KANCHANBEN MANJIBHAI PATEL,DURGARAM CHARANJI PUROHIT	MS BHAVIKA H KOTECHA,KHYATI J ADHYARU	JOMTARAM SONARAM CHAUDHARI,	(MR MB GANDHI),MR CHINMAY M GANDHI
4206	AO/445/2016	27/09/2019	MAHADEVBHAI JESABHAI MORI,	MR VIKRAM J THAKOR	ABHAY MANGALDAS,REEMA NANAVATI,JAGDISH MANUBHAI SHAH,MIHIR JOSHI	,MR AMAR N BHATT
4207	AO/446/2016	31/01/2017	KISHORKUMAR RATILAL SOLANKI,	MR VIKRAM J THAKOR	MADHAJI CHHAGANJI THAKOR,SOMAJI CHHANAJI THAKOR,KANUBHAI HARIJI @ HARIBHAI THAKOR	,MR VISHAL T. PATEL
4208	AO/448/2016	5/7/2018	LALITBHAI JAYANTIBHAI PATEL,	MR SHITAL R PATEL	MAHADEVBHAI KALABHAI DESAI,SHATISHBHAI VARSANGJI RATHOD,RAMESHBHAI MEVABHAI ZERADIYA,JAKSIBHAI BECHARDAS DESDAI,DINESHBHAI RAMJIBHAI PATEL,RAJESHBHAI BHIMJIBHAI KAKDIYA,AMRUTBHAI HARILAL MAKVANA,ASHOKLAL MAHANLAL PATEL,KAMLESHBHAI MAGABHAI PATEL,AROMA REALITIES LTD.	,NOTICE NOT RECD BACK,NOTICE SERVED,MR SP MAJMUDAR,MR N R DESAI,G R CHUNARA
4209	AO/450/2016	28/09/2018	DAHIBEN WD/O HARIBHAI RAMJIBHAI,LAXMIBEN D/O HARIBHAI W/O KANUBHAI RAMJIBHAI PATEL,PUSHPABEN D/O HARIBHAI W/O DILIPBHAI GANESHBHAI PATEL,VASANTIBEN D/O HARIBHAI W/O ASHOKBHAI NAROTTAMBHAI PATEL,MANHARBHAI HARIBHAI PATEL,SHIVABHAI RAMJIBHAI PATEL,PARSHOTAMBHAI RAMJIBHAI PATEL,LALITABEN PARSHOTTAMBHAI PATEL,ILABEN D/O PARSHOTTAMBHAI PATEL & W/O. PRADIPBHAI ISHWARBHAI PATEL,DIPIKABEN D/O. PARSHOTTAMBHAI PATEL & W/O. HARIVADANBHAI NAGJIBHAI PATEL,JYOTSNABEN D/O. PARSHOTTAMBHAI PATEL & W/O. JAYANTIBHAI PARBHUBHAI PATEL,MANISHABEN D/O. PARSHOTTAMBHAI PATEL & W/O. MANHARBHAI PARBHUBHAI PATEL,MUKUNDBHAI PARSHOTTAMBHAI PATEL,RANCHHODBHAI RAMJIBHAI PATEL	,DECEASED LITIGANT,MR MANAN A SHAH	BALUBAHI PARBHUBHAI PATEL,LAXMIBEN PARBHUBHAI PATEL W/O BHAGUBHAI NATHUBHAI PATEL,DAHIBEN PARBHUBHAI PATEL W/O BALUBHAI PATEL,GANPATBHAI JIVANBHAI PATEL	DS AFF.NOT FILED (N),MR SP MAJMUDAR,NIRALI Y OZA
4210	AO/452/2016	29/12/2016	FULUBHAI SHIVUBHAI SISODIYA,JATUBHA DOLUBHAI SISODYIA,NARENDRA DOLUBHA SISODYIA,JASHVANTSINH DOLUBHA SISODYIA,KAILASHBAA DOLUBHA SISODIYA,JANAKBA DOLUBHA SISODIYA,SAJJANBA WD/O. KANUBHAI SHIVUBHAI,YOGENDRASINH KANUBHA SISODIYA,DIGPALSINH KANUBHA SISODYA,AMARBA WD/O. ZELUBHA SISODIYA,JASHVANTSINH ZEELUBHA SISODIYA,SANJAYSINH ZEELUBHA SISODIYA	MR HARNISH V DARJI	BHAVESH SHIVLAL AKHANI,THRIBHOVANBHAI CHELDAS PATEL,SWAMINARAYAN SARVOPARI SIDDHAT DIGVIJAY TRUST,HARIBHAI @ HIRALAL DAYARAM THAKKAR,SHANTILAL CHATURDAS PATEL,RAJESH SHANTILAL ABASANA	,MR RAVINDRA SHAH
4211	AO/453/2016	20/06/2019	DHARABEN W/O HARDIK RAJENDRABHAI PATEL,	MR JF MEHTA	HARDIK RAJENDRABHAI PATEL,RAJENDRA DHAYABHAI PATEL,INDIRABEN RAJENDRABHAI PATEL,SHAILESHBHAI DAHYABHAI PATEL	MR AMRISH K PANDYA,MR. BHAVIK P SHAH
4212	AO/455/2016	27/03/2019	LAXMIBEN GOVIND PINDORIYA,PINDORIYA BHARAT GOVIND,KERAI JAYSHRI RAVILAL,VORA HANSGABEN ALPESH,RAXABEN ANIL HIRANI D/O GOVIND PINDORIYA	MR VISHAL C MEHTA	GOVIND DEVJI PINDORIYA,MUKESH GOVIND VEKARIYA	MR RUTUL P DESAI,JIGAR J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4213	AO/456/2016	25/06/2018	LEGAL HEIRS OF DECEASED JADABEN D/O.LALABHAI MANGALBHAI,L.H.OF DECEASED KANTIBHAI S/O.RAVJIBHAI PATANWADIA,L.H.OF DECD.THAKOREBHAI S/O.RAVJIBHAI PATANWADIA,GANGABEN D/O.JADABEN RAVJIBHAI,TARABEN WD/O.KANTIBHAI PATANWADIA,BABUBHAI S/O.KANTIBHAI PATANWADIA,MUKESHBHAI S/O.KANTIBHAI PATANWADIA,BHAVNABEN D/O.KANTIBHAI PATANWADIA,URMILABEN WD/O.THAKOREBHAI,CHHTRASINH THAKOREBHAI,MINOR SANJAYBHAI THAKOREBHAI,DHARMISTHABEN THAKOREBHAI,L.H.OF KAMLABEN D/O.LALABHAI MANGALBHAI W/O.KHODABHAI SUKHABHAI,SHARDABEWN D/O.KHODABHAI,CHANDUBHAI S/O.KHODABHAI,L.H.OF DECD.SHANKARBHAI KHODABHAI,NATVARBHAI S/O.KHODABHAI,KOKILABEN D/O.KHODABHAI,DHARMISTHABEN D/O.KHODABHAI,DILIPBHAI S/O.KHODABHAI,RAMILABEN WD/O.SHANKARBHAI,L.H.OF SHANTABEN D/O.LALABHAI PATANWADIA W/O.MAGANBHA HARIBHAI,BHIKHIBEN D/O.MAGANBHAI	MR SP MAJMUDAR	L.H.OF DECEASED BUDHABHAI LALABHAI PATANWADIA,L.H.OF DECEASED ISHWARBHAI BUDHABHAI PATANWADIA,MADHUBEN WD/O.ISHAWARBHAI,RINKUBEN D/O.ISHAWARBHAI,SONALBEN D/O.ISHAWARBHAI,AJAYBHAI S/O.ISHAWARBHAI,L.H.OF DECEASED MAGANBHAI LALABHAI PATANWADIA,RAMESHBHAI MAGANBHAI PATANWADIA,MANJULABEN MAGANBHAI PATANWADIA,URMILABEN MAGANBHAI PATANWADIA,KAUSHIK NATVARLAL VYAS	
4214	AO/457/2016	10/1/2017	GHANSHYAMBHAI DHIRUBHAI BARVALIYA,	MR VIMAL A PUROHIT,VISHAL S AWTANI	RASIKBHAI DHIRAJLAL AMBALIYA,GHANSHYAMBHAI MAVJIBHAI TILVALA,HIMMATBHAI DEVRAJBHAI PATEL	,MR JEET J BHATT
4215	AO/458/2016	3/7/2017	CHAVDA FATEHSINGH AMARSINGH,CHAVDA JILUZI AMARSINGH,CHAVDA DILIPKUMAR AMARSINGH,CHAVDA VIKRAMSINGH AMARSINGH	MR KAMLESH S KOTAI	PATEL KANTILAL BECHARDAS,	MR SIDDHARTH H DAVE,MR DHAVAL M PATEL
4216	AO/459/2016	25/06/2019	BHIKHABHAI VITTHALBHAI PARMAR,SHANTILAL CHANDUBHAI PADHIYAR	MR NILESH A PANDYA	SAVITABEN D/O BADHARBHAI VASANTBHAI AND W/O BARIA RAMANBHAI CHATURBHAI,SHANTILAL CHANDUBHAI PADHIYAR,BARIA RAMESHBHAI BADHARBHAI,GOVINDBHAI KACHARABHAI RABARI	
4217	AO/460/2016	15/12/2016	OM ENTERPRISE,PATEL DIPAKBHAI JAGDISHCHANDRA,PATEL SHALIN DIPAKBHAI,PATEL SARAL DIPAKBHAI,PATEL CHETANBHAI JAGDISHCHANDRA,PATEL MANISHBHAI RAMESHCHANDRA,PATEL MUKESHKUMAR CHANDULAL,PATEL BIPINCHANDRA CHANDULAL,PATEL DIPAL BIPINCHANDRA,PATEL PRAKASHBHAI AMRUTBHAI,PATEL PARESHBHAI KANAIYALAL,PATEL SHAIL AJITBHAI,PATEL SACHIN SHANKERBHAI,PATEL JIGNESH KANUBHAI,PATEL VIJAYBHAI ATMARAMBHAI,PATEL TUSHARBHAI SHAKRABHAI	MR MRUGEN K PUROHIT	RAKESHKUMAR BHIKHABHAI PATEL,AJAYKUMAR NATVARLAL RAJVADI,CHHANALAL SAMPATLAL DANTANIYA,MAHENDRABHAI CHATURBHAI DANTANIYA,CHANDRAKANT KALIDAS PRAJAPATI,AJAYBHAI BALDEVBHAI PATEL,GITABEN PUNJALAL DANTANI,PUSHPABEN NAINESHBHAI DATANIYA,ASHWINKUMAR MAHENDABHAI SANTEJIYA,SUNILBHAI PUNJALAL DANTANI,MANISHBHAI CHHANALAL DANTANIYA,PRATIMA PARESHBHAI ACHARYA,RINKUBEN CHHANABHAI DANTANIYA,CHHANALAL SAMPATBHAI DANTANIYA,MAHENDRABHAI CHATURBHAI DANTANIYA,SHASHIKANT MAGANLAL PARMAR,NAGESHKUMAR PADMAKAR WAKODE,SHASHIKANT KANAIYALAL PATEL,SITABEN SHASHIKANT PARMAR,BALDEVBHAI TULSIDAS PARMAR	,MR APURVA R KAPADIA
4218	AO/461/2016	7/12/2017	RAJUBHAI DAUD KHRISTI,	MR.MRUDUL M BAROT	MONA W/O. RAJUBHAI KHRISTI AND D/O. JOSEF MACWAN,MOTHER GENERAL SISTER MARRY DABHI,BISHAP THOMAS MACWAN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4219	AO/463/2016	16/12/2016	ARVINDBHAI VADIBHAI PATEL,	THAKKAR AND PAHWA ADVOCATES	GOVINDBHAI JOITARAM PATEL,VADIBHAI JOITARAM PATEL,JAYANTIBHAI JOITARAM PATEL,KANTIBHAI JOITARAM PATEL,KANUBHAI JOITARAM PATEL,VASUBHAI JOITARAM PATEL,DECEASED VINUBHAI JOITARAM PATEL THRO. HEIRS,MANJULABEN VINUBHAI PATEL,CHIRAGBHAI VINUBHAI PATEL,GAUTAMBHAI MOHANBHAI PRAJAPATI	,MR SHITAL R PATEL
4220	AO/464/2016	15/03/2017	NAJJMUNISHA WD/O. ISMAIL HUSSAINBHAI SHEKH,MOHMAD MUNAF ISMAIL SHEKH,MOHMAD SALIM ISMAIL SHEKH,SABNAMBANU ISMAIL SHEKH,SHAHIDABANU ISMAIL SHEKH,SABINABANU ISMAIL SHEKH,MAHMAD FARUK ISMAIL SHEKH	MR SATYAM Y CHHAYA	SHREEJI CORPORATION THRO. PARTNER,	
4221	AO/465/2016	16/12/2016	JAYESH KANNAIYALAL SHUKLA THROUGH POA DIPAL JAYESH SHUKLA,DIPAL JAYESH SHUKLA	MR MANAV A MEHTA	M/S. KAPADIA MARKETING THROUGH PARTNER KAUSHIK KUMUDCHANDRA KAPADIA,KAUSHIK KUMUDCHANDRA KAPADIA,PARIN KUMUDCHANDRA KAPADIA	
4222	AO/466/2016	16/12/2016	JAYESH KANNAIYALAL SHUKLA THROUGH POA DIPAL JAYESH SHUKLA,DIPAL JAYESH SHUKLA	MR MANAV A MEHTA	M/S. KAPADIA MARKETING THROUGH PARTNER KAUSHIK KUMUDCHANDRA KAPADIA,KAUSHIK KUMUDCHANDRA KAPADIA,PARIN KUMUDCHANDRA KAPADIA	
4223	AO/468/2016	25/07/2018	KANTABEN WD/O RAMBHAI NAROTTAMBHAI,BHUPENDRABHAI RAMBHAI PATEL,RANJITBHAI RAMBHAI PATEL,BALVANTBHAI RAMBHAI PATEL,URMILABEN D/O RAMBHAI NAROTTAMBHAI AND W/O DIPAKBHAI CHHAGABHAI PATEL	MR NV GANDHI	LAXMIBEN ALIAS JAISHREEBEN D/O RAMBHAI PATEL AND W/O PARESHBHAI CHANDUBHAI PATEL,	MR NACHIKET A DAVE
4224	AO/469/2016	23/12/2016	BOARD OF TRUSTEE OF PORT OF KANDLA,	MR MK VAKHARIA	JAISU SHIPPING CO. PVT. LTD.,	MR P P MAJMUDAR
4225	AO/470/2016	12/12/2018	KAMUBEN BHAGVANDAS LAD W/O. MOHANBHAI BHULABHAI,RAMILABEN BHAGVANDAS LAD W/O. THAKORBHAI KANJIBHAI	MR KM PARIKH	MAHENDRABHAI BHAGVANDAS,DHANSUKHBHAI BHAGVANDAS LAD,VITHALBHAI BHAGVANDAS LAD,HASUBEN WD/O. NAGINBHAI BHAGVANDAS LAD,ASHABEN D/O. NAGINBHAI BHAGVANDAS,DEEPAKBHAI NAGINBHAI LAD,HEMUBEN D/O. NAGINBHAI BHAGVANDAS LAD,SATISHBHAI NAGINBHAI LAD,HINABEN D/O. NAGINBHAI BHAGVANDAS,JASHUBEN NEE REVABEN WD/O. GOVINDBHAI LAD,RANJANBEN D/O. GOVINDBHAI LAD AND W/O. MAGANLAL PRAJAPATI,DAXABEN D/O. GOVINDBHAI LAD AND W/O. DEEPAKLAL DHANSUKHBHAI PRAJAPATI,GEETABEN D/O. GOVINDBHAI LAD AND W/O. RAJESHBHAI ISHWARBHAI MISTRY,MANISHABEN D/O. GOVINDBHAI LAD AND W/O. DHARMESHKUMAR M LAD,SHASHIKANT GOVINDBHAI LAD	NOTICE SERVED,(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA
4226	AO/471/2016	12/1/2017	SUNRISE INDUSTRIES INDIA LIMITED,	SINGHI & CO	PT OKI PULP AND PAPER MILLS,DENA BANK LIMITED	,M/S WADIAGHANDY AND CO
4227	AO/472/2016	19/09/2018	ANIL PRAKASHBHAI SHARMA,	MR HIREN U TRIVEDI	EAGLE LIME PRODUCTS,	NOTICE UNSERVED
4228	AO/473/2016	22/12/2016	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER CENTRAL ZONE	MR DEEP D VYAS	AMIT BHRATBHAI BHAVSAR,	MS ABHA B MAKWANA
4229	AO/475/2016	28/12/2016	SHIVABHAI GHUSABHAI CHAVDA,	MR VIRAL V DAVE,MR YOGESH P DAVE	MOHANBHAI DHANJIBHAI PATEL,	
4230	AO/1/2017	19/01/2017	NATVARSINH MOHANSINH CHOKHADIYA,	MR JAYANT P BHATT,MR JEET J BHATT	MOHANSINH UMEDSINH CHOKHADIYA,ANSUYABEN DASHRATHSINH CHAVDA,DIPTIBEN VIKRAMSINH SOLANKI,UKHEDBHAI GOVANBHAI AHIR	
4231	AO/2/2017	12/1/2017	LEGAL HEIRS OF DECD. DINESHBHAI GANESHBHAI SOLANKI,	APURVA K JANI	GUJARAT STAET ROAD TRANSPORT CORPORATION TRHOGUH DIVISIONAL,	

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4232	AO/3/2017	14/03/2019	NAMIBEN WD/O GANDABHAI KESHABHAI PATEL,VINODBHAI GANDABHAI PATEL SINCE DECEASED,SHANKUNTALABEN WD/O VINODBHAI PATEL,NISHABEN D/O VINODBHAI PATEL,PRUTHVI S/O VINODBHAI PATEL,BHANIBEN D/O GANDABHAI PATEL W/O KANTIBHAI PATEL,LILIBEN D/O GANDABHAI PATEL,MANJULABEN @ AMBABE D/O GANDABHAI PATEL W/O AMRATBHAI VALJIBHAI PATEL,BABIBEN WD/O BALUBHAI GANDABHAI PATEL,NAVNITBHAI BALUBHAI PATEL,DHANSUKHBHAI BALUBHAI PATEL,PRAVINBEN D/O BALUBHAI PATEL W/O GOVINDBHAI NANUBHAI PATEL,SAVITABEN ISHWARBHAI PATEL,MITALBEN ISHWARBHAI PATEL,MAYURBHAI ISHWARBHAI PATEL,RAJESHBHAI BALUBHAI PATEL	MR MANAN A SHAH	PARESHBHAI MITHABHAI PATEL,NARESHBHAI MITHABHIA PATEL,SHANTABEN MITHABHAI PATEL,JASHUBEN MITHABHAI PATEL,NAYNABEN @BABIBEN MITHABHAI PATEL,URMILABEN MITHABHAI PATEL,INDIRABEN @ INDUBEN MITHABHAI PATEL,KOKILABEN WD/O LALLUBHAI GOSAI	NOTICE SERVED,MS. KRUTI M SHAH
4233	AO/4/2017	16/01/2017	HIMMATBHAI MANJIBHAI DAYANI,PARESHBHAI HIMMATBHAI DAYANI	MR. SAHIL M SHAH,MR. KRUNAL K MODI	NAVINBHAI BHAGUBHAI PATEL,ARVINDBHAI BHAGUBHAI PATEL	MR NV GANDHI
4234	AO/5/2017	17/06/2019	LEGAL HEIRS OF LATE DWARKADAS MATHURDAS SHAH, RAMESHCHANDRA DWARKADAS SHAH,	MR ASHISH M DAGLI	LEGAL HEIR OF DECEASED DWARKADAS MATHURDAS SHAH,LAXMIDAS DWARKADAS SHAH,HIMMATLAL DWARKADAS SHAH,DECEASED VRAJLAL MATHURDAS SHAH THRO. LEGAR HEIRS,LATE KISHORBHAI VRAJLAL SHAH,DECEASED JITENDRABHAI VRAJLAL,LEGAL HEIRS OF LATE SHASHIKANTBHAI VRAJLAL SHAH,BIPINBHAI VRAJLAL SHAH,MIHIR KOSHORBHAI SHAH,SUDHABEN INDRAVADANBHAI GANDHI,RITABEN ARUNBHAI MUCHHALA,SULOCHNABEN JITENDRABHAI SHAH,CHETANBHAI JITENDRABHAI SHAH,DIPIKABEN SHASHIKANTBHAI SHAH,MEHULBHAI SHASHIKANTBHAI SHAH,DECEASED NRUSINHDAS MATHURDAS,BHUPENDABHAI NRUSINHDAS SHAH,PRAVINBHAI NRUSINHDAS SHAH,VIRENDRABHAI NRUSINHDAS SHAH,HEMABEN PRAFULBHAI KANERIYA,SAMIR RASHMIKANT SHAH	,NOTICE SERVED,NOTICE SERVED BY DS,DECEASED LITIGANT,MR PY DIVYESHVAR,MR DIPAL R RAVAIYA,ANUJ H DAVE
4235	AO/6/2017	10/1/2017	S3M DESIGN CONSULTANTS LLP,HITENDRA J.SHAH,RAKESH H.SHAH	DR.ABHISST K THAKER	VMS ENGINEERING AND DESIGN SERVICES PVT. LTD,RASVIHARI N. VAKIL CHAIRMAN AND MANAGING DIRECTOR	SHASHVATA U SHUKLA
4236	AO/7/2017	14/03/2018	PANKAJ JAMNADAS NANJANI,	MR DIGANT B KAKKAD	SAMA SANKARLAL SIRVANI,	
4237	AO/9/2017	24/06/2019	MANMOHAN KANAIYALAL VIDHARTHI,	MR HARDIK H DAVE,MR. SAHIL M SHAH	RAJUBHAI MANDIYABHAI NAYAKA,BHAGUBHAI KIKABHAI NAYAKA,RAJENDRA @ RAJESHBHAI ISHWARBHAI NAYAKA,NAVINBHAI MANDIYABHAI NAYAKA,KAMUBEN R NAYAKA	MR SAURABH M PATEL
4238	AO/10/2017	8/2/2017	FARUKHBEG BANUBEG MIRZA,	(MR NA SHAIKH)	HUSSEINBEG HAYATBEG MIRZA,GULAM MAIYUDDIN HUSSENBEG MIRZA,LABHUBHAI POPATBHAI LAKHANI,DIPAK MITHALAL SHAH	,MR AMIT V THAKKAR
4239	AO/12/2017	20/01/2017	BHIKHUBHAI MAGANBHAI PATEL,	MR MM SAIYED	JASABEN MAGANBHAI WF/O SHANTUBHAI GANDABHAI,JAMNABEN MAGANBHAI PATEL W/O. BALUBHAI SOMABHAI,PREMILABEN MAGANBHAI PATEL,NANDKISHOR OMKARMAL GUPTA,DIPAKBHAI DAHYABHAI NAYAK,RITESH JIVABHAI PATEL,PRAKASHBHAI NANDKISHOR GUPTA	
4240	AO/13/2017	28/12/2018	RAMESHBHAI KALUBHAI JAIN,	MR SP MAJMUDAR,AAYOG Y DOSHI	VIJAYBHAI SHANKARLAL PATEL,	MR. MAHITOSH U SINGH,NAYANKUMAR M NIMBARK
4241	AO/14/2017	8/3/2017	RAJNIKANT HARGOVANDAS PANCHAL,	MR KV SHELAT	SHANTILAL HARGOVANDAS PANCHAL,	MR SAVAN N PANDYA

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4242	AO/15/2017	12/10/2017	SABERA BEGAM D/O. BADARALI TIRMIJI AND W/O. FARIDMIYA,HEIRS OF DECD. HAFIZUNNISA D/O. BADARALI TIRMIJI,SABINABEGAM KAMAL KADARI,SALIMUDDIN SADRUDDIN KADARI THRO. P.O.A. VASIM S KADARI,VASIM SADRUDDIN KADARI,SAMIR SADRUDDIN KADARI THRO. P.O.A. VASIM SADRUDDIN KADARI,MOHAMADIBEGAM D/O. BADARALI TIRMIJI	VIRAL K SHAH,MR. RAJ A TRIVEDI	DECEASED SIRAZUDDIN BADARALI,ZUBEDABEGAM SIRAZUDDIN TIRMIZI,NAIM SIRAZUDDIN TIRMIZI,SHAHIN SIRAZUDDIN TIRMIZEE (SHAHIN HARUNBHAI MISTRI),NAHID SIRAZUDDIN TIRMIZI,DECEASED IQBAL BEGAM D/O. BADARALI TIRMIZI,MAHOMMAD IRFAN MAHOMMAD KADRI,YASMIN S. KADARI,MUBIN MAHOMMAD ZAHID KADRI,PARVIN NAIN TIRMIZI,MUZFFARALI BADARALI TIRMIZI - DECEASED,SHAMIMBEGAM WD/O. MUZAFFARALI BADARALI TIRMIZI,NAVED SON OF DECEASED MUZFFARALI BADARALI TIRMIZI,NIGHAT DAUGHTER OF DECEASED MUZFFARALI BADARALI TIRMIZI,SARINA DAUGHTER OF DECEASED MUZFFARALI BADARALI TIRMIZI,ZAHIRUDDIN BADARALI TIRMIZI,MANOJBHAI BHUPATBHAI VADODARIYA	,MR SAMIR AFZAL KHAN,MR. BHARGAV K MEHTA,MR. ZEESHAN K KADRI,HARSH V GAJJAR
4243	AO/16/2017	6/9/2019	SAKINA SULTANALI SUNESARA (MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	MR AS VAKIL	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA	MR DJ BHATT,MR MUKESH A PATEL,MR DHAVAL D VYAS,MR MANAV A MEHTA,MR NACHIKET A DAVE
4244	AO/18/2017	6/9/2019	MOOMAN JAFFERALI ALIJI MAKNOJIYA,MOMIN ABDULBHAI VALIBHAI,MOOMAN AKBARALI MAMADBHAI	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUNILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA (MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA THROUGH POA SAKINA SULTANALI SUNESARA,MOMIN KARIMBHAI NOORMAD MAMJI	NOTICE SERVED BY DS,MR DJ BHATT,MR MUKESH A PATEL,MR AS VAKIL,MR DHAVAL D VYAS,MR MANAV A MEHTA,MR NACHIKET A DAVE
4245	AO/19/2017	6/9/2019	PLATINUM TRADEX PRIVATE LTD.,	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA (MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	MR DJ BHATT,MR MUKESH A PATEL,MR AS VAKIL,MR DHAVAL D VYAS,MR MANAV A MEHTA,MR NACHIKET A DAVE
4246	AO/20/2017	27/09/2019	ABHAY MANGALDAS,REEMA NANAVATI,JAGDISH MANUBHAI SHAH,MIHIR JOSHI	MR AMAR N BHATT	VINOD PANDYA,	MR VIKRAM J THAKOR
4247	AO/21/2017	27/09/2019	ABHAY MANGALDAS,REEMA NANAVATI,JAGDISH MANUBHAI SHAH,MIHIR JOSHI	MR AMAR N BHATT	MAHADEV JESANGBHAI MORI,	MR VIKRAM J THAKOR
4248	AO/22/2017	27/03/2017	CHANDNI SURAJ SHAH,MINOR VANDIT, THROUGH HIS MOTHER & NATURAL GUARDIAN CHANDNI SURAJ SHAH	(MR MB GANDHI),MR CHINMAY M GANDHI	RACHANA RASHMIKANT SHAH,RASHMIKANT RATILAL SHAH	MR.D K.PUJ
4249	AO/23/2017	14/03/2017	MOHMAD ZUBER ABDUL RAHIMBHAI SHAIKH,	MR EE SAIYED	BABUBHAI BHAGWANDAS JARIWALA,BHUMIKABEN ANILKUMAR JARIWALA, D/O. MULCHANDDAS,PINKIBEN RAKESHKUMAR JARIWALA, D/O. MULCHANDDAS ALIAS	
4250	AO/24/2017	20/01/2017	BIPIN VASANTLAL MEHTA,	MR NARENDRA L JAIN,ADITYA R GUNDECHA	COMPUTER SOCIETY OF INDIA,PRO. ANIRBANBASU, PRESIDENT,PRO. KRISHAN KISHORE AGGARWAL, CHAIRMAN,,SHYAM SUNDER AGRAWAL, MEMBER,PROF.P S GROVER, MEMBER	
4251	AO/25/2017	5/12/2018	MAYUR KHIMJIBHAI KUHADA,JAYESH BHIMJI SHERAJI,HARISH BHIMJI SHERAJI	PETITION/APPEAL WITHDRAWN/DISMISSED,MR VIRAT G POPAT	UMESH KANJI BADARSHAHI,NITESH KANJI BADARSHAHI	MR NIRAV C SANGHAVI,MR VISHAL C MEHTA

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4252	AO/26/2017	23/01/2017	URVISH DINESHBHAI HIRPARA,RAVIKUMAR MANSUKHBHAI DOBARIYA,NITINBHAI LABHUBHAI VADDORIYA,KRUSHNDAS PUNABHAI PANCHANI	MR. JAIMIN R DAVE	HIRALAL PREMJIBHAI SAVANAI,BABUBHAI HIRABHAI PATEL,SUB REGISTRAR, KAMREJ,DEPUTY MAMLATDAR, E DHARA CENTRE,MANHARBHAI MARAMSHIBHAI CHAKLASIYA,MANJIBHAI DAHYABHAI KAKADIYA,KALUBHAI AMARSINHBHAI PATEL	,MR AMAR D MITHANI
4253	AO/27/2017	23/01/2017	ANIRUDHSINH GUMANSINH JADEJA,	MR. BHAVIK P SHAH	DECEASED GOVINDBHAI AMBALAL PATEL HUF,CHAULABEN HARSHADBHAI PATEL,ALOK HARSHADBHAI PATEL,HIRABEN WD/O GOVINDBHAI AMBALAL,BHARTIBNEN D/O GOVINDBHAI AMBALAL,HARSHADABEN D/O GOVINDBHAI AMBALAL,SUNITABEN D/O GOVINDBHAI AMBALAL,RITABEN D/O GOVINDBHAI AMBALAL,BHUVNESHVARI D/O GOVINDBHAI AMBALAL,HEMANGINIBEN D/O GOVINDBHAI AMBALAL,SEVI HOMES CO OPERATIVE HOUSING SOCIETY LTD.	
4254	AO/29/2017	28/02/2017	SUNIL KENNYKUMAR NIHALANI,RAJESH @ DIPAK KENNYKUMAR NIHALANI,KAMALABEN WD/O KENNYKUMAR NIHALANI	MR HARDIK A DAVE	MOTIKUMAR HARCHANDBHAI NIHALANI,DILIP KEENYKUMAR NIHALANI,HARESH KEENYKUMAR NIHALANI	,MR SP MAJMUDAR
4255	AO/30/2017	25/01/2017	RAMESHBHAI KHENGARBHAI DODIA,SAROJBEN RAMESHBHAI DODIA,DHIRUBHAI KHENGARBHAI DODIA,BHARATIBEN DHIRUBHAI DODIA,HEIRS AND LEGAL REPRESENTATIVES OF LATE RANJITBHAI KHENGARBHAI DODIA,SAROJBEN RANJITBHAI DODIA,MADHURI RANJITBHAI DODIA,BHAVDIPBHAI RANJITBHAI DODIA,RAVIRAJ RANJITBHAI DODIA,SAROJBEN RANJITBHAI DODIA	MR PRATIK Y JASANI	RAJABHAI GOVINDBHAI BABARIA,HEIRS AND LEGAL REPRESENTATIVES OF RANCHHODBHAI GOVINDBHAI BABARIA,MANUBEN RANCHHODBHAI BABARIA,LALJIBHAI RANCHHODBHAI BABARIA,BHUPATBHAI RANCHHODBHAI BABARIA,MANSUKHBHAI RANCHHODBHAI BABARIA,DINESHBHAI RANCHHODBHAI BABARIA,RAVJIBHAI RANCHHODBHAI BABARIA,KANJIBHAI GOVINDBHAI BABARIA,ASHOKBHAI BHANUBHAI BABARIA,VALLABHBHAI BHANUBHAI BABARIA,GEETABEN BHANUBHAI BABARIA,KISHORBHAI BHANUBHAI BABARIA,DIPAKBHAI BHANUBHAI BABARIA,HEIR AND LEGAL REPRESENTATIVE OF LATE NANDUKUVARBA JAGJIVAN AND,HITESH MANUBHAI BAGDAI	,MR. ZALAK B PIPALIA
4256	AO/31/2017	21/06/2017	M/S. LUHAR GIRDHAR DEVJI & SONS,	MR RH BHANSALI,MR TEJAS S TRIVEDI	M/S. NI. & VI. JARAWALA,	MR HIREN U TRIVEDI
4257	AO/33/2017	6/9/2019	SAKINA SULTANALI SUNESARA (MOMIN),SALMA SULTANALI SUNESARA,ALTAF SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	MR AS VAKIL	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA	MR DJ BHATT,MR MUKESH A PATEL,MR DHAVAL D VYAS,MR MANAV A MEHTA,MR NACHIKET A DAVE
4258	AO/35/2017	6/9/2019	MOOMAN JAFFERALI ALIJI MAKNOJIYA,MOMIN ABDULBHAI VALIBHAI,MOOMAN AKBARALI MAMADBHAI	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUNILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA (MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA THROUGH POA SAKINA SULTANALI SUNESARA,MOMIN KARIMBHAI NOORMAD MAMJI	DS AFF.NOT FILED (N),MR DJ BHATT,MR MUKESH A PATEL,MR AS VAKIL,MR DHAVAL D VYAS,MR MANAV A MEHTA,MR NACHIKET A DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4259	AO/36/2017	6/9/2019	PLATINUM TRADEX PRIVATE LTD.,	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA (MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	MR DJ BHATT,MR MUKESH A PATEL,MR AS VAKIL,MR DHAVAL D VYAS,MR MANAV A MEHTA,MR NACHIKET A DAVE
4260	AO/38/2017	31/01/2018	PANKAJ GOVINDLAL CHAVDA,	MS VANDANA L BHATT	REENA JIVATRAM NATHANI (WIFE OF PANKAJ GOVINDLAL CHAVDA),MAGANBHAI JETHABHAI RATHOD,KISHORSINH NARSINH GHELADA,STATE OF GUJARAT	NOTICE SERVED,MR GAURANG K PATEL,TATVDEEP J JANI
4261	AO/43/2017	6/12/2018	THAKORE SURAJBEN CHANAJI,THAKORE HANSABEN CHANAJI,THAKORE RANJIT CHANAJI,THAKORE ASHA CHANAJI,THAKORE PRABHAT CHANAJI	MR RAXIT J DHOLAKIA,MR IA NAGORI	LEGAL HEIRS OF DECEASED SANTOKBEN SOMAJI,MANGAJI FATAJI,PASHIBEN W/O BABAJI,PRAHLADJI FATAJI,GALAJI FATAJI,RAMANJI FATAJI,KANTABEN FATAJI,LEGAL HEIRS OF DECEASED MANIBENBEN SOMAJI,LEGAL HEIRS OF DECEASED MANGUBEN MANILAL,BALDEVJI MANILAL,RAMSINH MANILAL,PRATAPSANG MANILAL,KAILASHBEN RAMESHBHAI MANILAL,SAVITABEN MANILAL,HARSHADABEN MANILAL,MANGALDAS ATMARAM PATEL,MANSURI RASULBHAI KASAMBHAI,MANSURI ABDULBHAI KASAMBHAI,MANSURI GANIBHAI KASAMBHAI,MANSURI LALUBHAI KASAMBHAI	
4262	AO/44/2017	8/8/2019	HITESHBHAI GOVINDBHAI ITALIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	ISHWARBHAI MAGANBHAI PATEL,	MR PREMAL S RACHH
4263	AO/45/2017	12/10/2017	SABERA BEGAM D/O BADARALI TIRMIJI AND W/O FARIDMIYA,HEIRS OF DECEASED HAFIZUNNISA D/O BADARALI TIRMIJI,SABINABEGAM KAMAL KADARI,SALIMUDDIN SADRUDDIN KADARI,VASIM SADRUDDIN KADARI,SAMIR SADRUDDIN KADARI,MOHAMADIBEGAM D/O BADARALI TIRMIJI	VIRAL K SHAH,MR. RAJ A TRIVEDI	HEIRS OF DECESED SIRAZUDDIN BADARALI,ZUBEDABEGAM SIRAZUDDING TIRMIZI,NAIM SIRAZUDDIN TIRMIZI,SHAHIN SIRAZUDDIN TIRMIZEE,NAHID SIRAZUDDIN TIRMIZI,HEIRS OF DECEASED IQBAL BEGUM D/O BADARALI TIRMIZI,MAHOMMAD IRFAN MAHOMMAD KADRI,YASMIN S. KADARI,MUBIN MAHOMMAD ZAHID KADRI,PARVIN NAIN TIRMIZI,,MUZFFARALI BADARALI TIRMIZI (DECEASED),SHAMIMBEGAM WD/O MUZFFARALI BADARALI TIRMIZI,NAVED S/O DECEASED MUZAFFARALI BADARALI TIRMIZI,NIGHAT D/O DECEASED MUZAFFARALI BADARALI TIRMIZI,SARINA D/O DECEASED MUZAFFARALI BADARALI TIRMIZI,ZAHIRUDDIN BADARALI TIRMIZI,MANOJBHAI BHUPATBHAI VADODARIYA	,MR SAMIR AFZAL KHAN,MR. BHARGAV K MEHTA,MR. ZEESHAN K KADRI,HARSH V GAJJAR
4264	AO/47/2017	4/10/2017	HARSHADBHAI GOVINDBHAI PATEL,	MR AM PAREKH	KALPESHBHAI A PATEL,AHMEDABAD MUNICIPAL CORPORATION,DEPUTY MUNICIPAL COMMISSIONER,HERITAGE INFRASPACE PVT. LTD.,MESSER'S COLUD 9	NOTICE SERVED BY DS,MR JIGAR M PATEL,MR VIMAL A PUROHIT
4265	AO/50/2017	18/12/2018	JYOTIBEN DIPAK MASHARU,	SHIVANG P JANI	DIMPALBEN DILIPBHAI SHAH,LEGAL HEIRS OF DILIPBHAI SHAH,KALPANABEN WD/O DILIPBHAI SHAH,YATINBHAI DILIPBHAI SHAH,SHRADDHA M.SHAH,JINDAL DILIPBHAI SHAH,SHAH YATINBHAI DILIPBHAI	,NOTICE SERVED,MR BHARAT R PANDYA,MR VISHAL K SEVAK
4266	AO/51/2017	21/02/2017	VADODARA MUNICIPAL CORPORATION,	MR NILESH A PANDYA	SURESHBHAI KHUSHALDAS SHAH,	
4267	AO/52/2017	1/8/2018	VIKRAMKUMAR S/O KAMALJI,	MS SONAL D VYAS	KANAIYA POLYPACK PARTNERSHIP,MUKESH PLASTIC	,MR RH BHANSALI

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4268	AO/54/2017	24/02/2017	COCONUT MEDIA BOX LLP,NIKHILBHAI MOHANLAL MAJITHIA,JAY MAGANLAL MAJITHIA,MUKESH MAGANBHAI MAJITHIA,RASHMIN MOHANLAL MAJITHIA	MR YJ TRIVEDI	NOVEX COMMUNICATION PVT.LTD.,	DS AFF.NOT FILED (N)
4269	AO/58/2017	4/12/2017	ABDULHABIB ABDULKARIM SHAIKH,NOORBIBI WIFE OF ABDULHABIB SHAIKH	MR ABDUL K SHAIKH	IRFANHUSAIN GULAMHUSAIN NAGORI,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED,MR IRSHADAHMAD B MEV
4270	AO/59/2017	15/03/2017	HEMANTKUMAR CHANDRAKANT SHAH,HARSHA HEMANTKUMAR SHAH	MR RUTUL P DESAI,JIGAR J PATEL	RAJESH MULJIBHAI PATEL,YOGESH MULJIBHAI PATEL	,MR DHARMENDRA PARIKH
4271	AO/60/2017	20/12/2018	KAMUBEN THAKOREBHAI PATEL,	MR SHAKEEL A QURESHI	CHUNIBHAI HARIBHAI GAJERA,KANHAIYA ALIAS KANUBHAI THAKOREBHAI PATEL HEAD OF HUF,JAIKISHANBHAI THAKOREBHAI PATEL HEAD OF HUF,MAHESHBHAI RAMUBHAI PATEL HEAD OF HUF,ROHITBHAI RAMUBHAI PATEL HEAD OF HUF,RITABEN ASHOKBHAI D/O RAMUBHAI THAKOREBHAI PATEL,KAPILABEN MAHESHBHAI PATEL D/O RAMUBHAI THAKOREBHAI PATEL,ANASUYABEN RAMUBHAI PATEL WD/O RAMUBHAI PARSHOTTAMBHAI PATEL	NOTICE SERVED,MR. SAHIL M SHAH
4272	AO/61/2017	7/3/2017	INAYATBHAI SATTARBHAI MALKANI,	MR M T SAIYAD	I.P. PATIL EDUCATION TRUST THROUGH IT'S TRUSTEE,	(MS NISHA M THAKORE),BHOOMI M THAKORE
4273	AO/62/2017	2/3/2017	RIDDHIBA D/O RAJENDRASINH ZALA,	MR VIRAT G POPAT	GUNVANTBA WD/O NATUBHA NAGBHA,SAROJBA D/O NATUBHA VAGHELA W/O RAJENDRASINH ZALA,JANABA NATUBHA VAGHELA,ATULSINH NATUBHA VAGHELA,CHARMI RAJENDRABHAI JOSHI,PRABHUBHA GANDABHAI PATEL,MASABHAI GANDABHAI PATEL	
4274	AO/63/2017	14/09/2018	BHARATBHAI POPATBHAI BHALIYA,	MR SP MAJMUDAR,MR. HJ KARATHIYA	MAGNABHAI FULABHAI MANGROLIYA,	MR PRAVIN GONDALIYA
4275	AO/65/2017	7/3/2017	HARISH MOHANLAL VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	HIMATBHAI NARANBHAI LADVA,	
4276	AO/66/2017	7/3/2017	HARISH MOHANLAL VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	RAMESHBHAI KANABHAI,HIMATBHAI NARANBHAI LADVA	
4277	AO/67/2017	7/3/2017	HARISH MOHANLAL VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	GITABEN ARUNBHAI PATEL,	
4278	AO/68/2017	7/3/2017	SURESHBHAI INDRAVADAN VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	JASUBEN KANUBHAI PRAJAPATI,	
4279	AO/69/2017	7/3/2017	SURESHBHAI INDRAVADAN VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	INDRAJIT PYARESINH HANS,	
4280	AO/70/2017	7/3/2017	SURESHBHAI INDRAVADAN VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	SHANTABEN CHANDUBHAI RAVAT,	
4281	AO/71/2017	7/3/2017	SURESHBHAI INDRAVADAN VAISHNAV,	MADANSINGH O BAROD,MR PA JADEJA	PARVATIBEN @ SHIVGIRI MUNGIRI GOSWAMI,	
4282	AO/72/2017	6/12/2018	KAUSHALYABEN SHASHIKANT KOSHTI THROUGH POA PRADIPKUMAR SHASHIKANT KOSHTI,	MR AMRISH K PANDYA	BHAGWATI OWNER'S ASSOCIATION ALSO KNOWN AS "PRAKASH OWNER'S ASSOCIATION",PUROHIT CONSTRUCTION LTD THROUGH AUTHORISED REPRESENTATIVE	(MR PRABHAV A MEHTA)
4283	AO/73/2017	6/12/2018	KAUSHALYABEN SHASHIKANT KOSHTI,	MR AMRISH K PANDYA	BHAGWATI OWNER'S ASSOCIATION,PUROHIT CONSTRUCTION LTD.	(MR PRABHAV A MEHTA)
4284	AO/74/2017	14/03/2017	DHIRENKUMAR NAVINCHANDRA KAPADIA,JIGNESHKUMAR NAVINCHANDRA KAPADIA	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION,ESTATE OFFICE / TDO,	,MR DEEP D VYAS
4285	AO/75/2017	29/11/2018	MANOJBHAI DHAYABHAI PATEL,ATULBHAI DHAYABHAI PATEL,RAJ KANIYALAL NIHALANI,PARVEZ DINSHAJI BHAGVAGAR	,MR DILIP L KANOJIYA	GANESHBHAI SHANKARBHAI PRAJAPATI,	

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4286	AO/76/2017	7/5/2019	KIRANBHAI NANUBHAI KOTHARI,KUSH N. DALAL THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,JIVABHAI AMBABHAI PATEL THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,RAMESHBHAI BABULAL PARIKH THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,CHANDRAKANTBHAI VRAJLAL SOLANKI THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,PRAKASHBHAI DASHRATHLAL MODI THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,DR. PRAVINBHAI KANABAR THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,DILIPBHAI KAPADIA THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,SAWAKBHAI SIGANPORIA THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,SOHAMBHAI MAHENDRABHAI JOSHI,SHIRISHBHAI SHAH THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,ISHWARBHAI GAJJAR THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,BELA PARIKH THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,KANDARP P. TRIVEDI THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,RENUBEN P. TRIVEDI THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI,MALA ARUNBHAI THAKUR THROUGH POA HOLDER KIRANBHAI NANUBHAI KOTHARI	MR.D K.PUJ	HARSH ENTERPRISES A PARTNERSHIP FIRM NOTICE TO BE SERVED THROUGH ITS PARTER,MIRAJ IMPEX PVT. LTD.,GANESH HOUSING CORPORATION, A SOLE PROPRIETORSHIP CONCERN THROUGH ITS PROPRIETOR,,TAKSHASHILA CORPORATION LLP,	,NOTICE SERVED BY DS,UNSERVED WANT OF TIM,MR TARAK DAMANI
4287	AO/78/2017	29/11/2019	URMILABEN VINODRAI MOHANLAL,	MR UMANG H OZA	JITENDRA BHARATBHAI SHAH,PARAT BHARATBHAI SHAH,DIPEN VINODRAI KANAKHRA,SANDEEP VINODRAI KANAKHRA	DS AFF.NOT FILED (N),MR VISHAL C MEHTA
4288	AO/79/2017	3/7/2017	ASIATIC TRADE CENTRE ASSOCIATION,	MR SP MAJMUDAR	MAHAVIR CORPORATION,DEVENDRABHAI POPATLAL PATEL,GIRIRAJ METALIC PVT. LTD.,AMITBHAI JASHWANTLAL VORA,URVASHIBEN ROHIT PANCHAL,DIPTIBEN SAINDIPAKUMAR VORA,SAMIR BHARATBHAI SHAH,SUNITA SAMIR SHAH,YOGESHBHAI P. SHUKAL,KRUPABEN YOGESH SHAH,DHANENDRA NATVARLAL SHAH,KRUPABEN YOGESH SHAH,JIGARBHAI MANUBHAI SHAH,NANDLALBHAI RAMSING SAINI,PRAKASHBHAI SATYANARAYAN JALAN,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED BY DS,MR ANUJ K TRIVEDI,HARSHIT M KARATHIA
4289	AO/81/2017	28/06/2018	NATVARBHAI MANGALBHAI PARMAR,	(MR PRABHAV A MEHTA)	BIPINCHANDRA JAMNADAS SHAH,DAYARAM JIPARU MAHAJAN,PARMAR SHANABHAI MANGALBHAI,KANTABEN MANGALBHAI PARMAR,PATEL SHAILESHBHAI JASHBHAI	NOTICE SERVED BY DS,MR MANTHAN K BHATT
4290	AO/82/2017	27/03/2017	DEVYOG BUILDERS PVT. LTD.,	MS. KRUTI M SHAH	VEENABEN VASANTKUMAR JAIN,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
4291	AO/83/2017	20/03/2017	VIMAL DAIRY LIMITED,SHIVAMBICA SALES CORPORATION	(MR RR SHAH)	KAIRA DIST. CO OPERATIVE MILK PRODUCERS UNION LTD.,GUJARAT CO OPERATIVE MILK MARKETING FEDERATION LTD.	NANAVATI ASSOCIATES
4292	AO/85/2017	14/03/2019	JAGRUTIBEN SUMANBHAI LAD,	MR ADIL R MIRZA	URVASHIBEN WD/O JIGNESHBHAI SUMANBHAI LAD,MINOR NISARG JIGNESHBHAI LAD THROUGH NATURAL GUARDIAN/MOTHER,BRANCH MANAGER,CHIEF MANAGER, SURAT DIVISION,POST OFFICER LILAPOR POST OFFICE,SENIOR POST MASTER,	NOTICE SERVED BY DS,MR DAXESH T DAVE,MR DEVANG VYAS,MR DIPAK H SINDHI
4293	AO/88/2017	20/12/2018	KAJAL ALPESHBHAI THAKKAR,	MR MA PAREKH,MR. RITESH R GANDHI	BALKRISHAN AMRISHBHAI RAMNANI,KISHORBHAI RAGHUNATHJI PRAJAPATI	NOTICE SERVED BY DS,NOTICE UNSERVED
4294	AO/89/2017	30/03/2017	APPLE SILK MILLS PVT. LTD.,	MR CM ANKOLEKAR,MR HARSHIL C DATTANI	APPLE SAREES PVT. LTD.,	MS RUSHVI N SHAH

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4295	AO/91/2017	8/3/2019	JASHBHAI PARSOTTAMBHAI BARIYA,	MR PARTHIV B SHAH	MOHANBHAI PARSOTTAMBHAI BARIYA,	MR TRILOK J PATEL
4296	AO/92/2017	10/12/2018	ARVIND KUMAR S SONI,UMESHBHAI C. LALCHANDANI,KALPESH C GANDHI,NIKUNJ S SHAH,ROHIT KHANNA,MIHIL B SARAIYA,HEMANG DAVE,H J SHAH,ATUL K MEHTA	MR JF MEHTA	CHANDRAKANT PREMCHAND SHAH,DINESHKUMAR PREMCHAND SHAH,MANISH CHANDRAKANT SHAH,MEHUL CHANDRAKANT SHAH,PRANAY DINESHKUMAR SHAH,SAURIN DINESHKUMAR SHAH,P.S.CORPORATION A PARTNERSHIP FIRM,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED,NOTICE SERVED BY DS,MR UI VYAS,MR ANUJ K TRIVEDI,MS DHRUMA U VYAS,MR. KARAN U VYAS
4297	AO/93/2017	21/03/2017	DHRUV ASSOCIATION,JAYESH CHAMPAKLAL MODI,KAMLESHBHAI MAFATLAL THAKKAR,AASHITBHAI SUDHIRBHAI KOTHARI,BUDDHISHBHAI MANILAL MODI,SHAILESHBHAI KANTILAL SHAKHIDA	MR VH DESAI	AMIT JYOTINDRA DAVE,SHRUSHTI AMITBHAI DAVE	
4298	AO/94/2017	19/07/2018	BHIKHUBHAI NARROTAMBHAI BADAMI,NIRAJ BHIKHUBHAI BADAMI	MR AMIT N CHAUDHARY	PARESH RAMNIKLAL SHANGANI,JIGNESH RAMNIKLAL SHANGANI	MR SP MAJMUDAR
4299	AO/95/2017	12/7/2019	PARMAR LAXMIBEN NARSINHBHAI,RAVI BHANVARLAL SHARMA	MR HRIDAY BUCH	PARMAR PUNJABHAI SOMABHAI,	ANIL H PATEL
4300	AO/96/2017	22/11/2018	GANPATBHAI KESHAVLAL PATEL,	MR VISHAL C MEHTA,SAMEE A URAIZEE	YASMINABEN AMITBHAI PATEL,MINOR VIKAS AMITBHAI PATEL,AMIT GANPATBHAI PATEL	RULE SERVED,MR DEVARSHI C SHAH
4301	AO/97/2017	17/06/2019	RAMESHCHANDRA DWARKADAS SHAH,	MR ASHISH M DAGLI	LEGAL HEIRS OF LATE DWARKADAS MATHURDAS SHAH,LAXMIDAS DWARKADAS SHAH,HIMMATLAL DWARKADAS SHAH,LEGAL HEIRS OF LATE VRAJLAL MATHURDAS SHAH,LEGAL HEIRS OF LATE KISHORBHAI VRAJLAL SHAH,LEGAL HEIRS OF LATE JITENDRABHAI VRAJLAL,LEGAL HEIRS OF LATE SHASHIKANTBHAI VRAJLAL,BIPINBHAI VRAJLAL SHAH,MIHIR KISHORBHAI SHAH,SUDHABEN INDRAVADANBHAI GANDHI,RITABEN ARUNBHAI MUCHHALA,SULOCHNABEN JITENDRABHAI SHAH,CHETANBHAI JITENDRABHAI SHAH,DIPIKABEN SHASHIKANTBHAI SHAH,MEHULBHAI SHASHIKANTBHAI SHAH,LEGAL HEIRS OF LATE NRUSINHDAS SHAH,BHUPENDRABHAI NRUSINHDAS SHAH,PRAVINBHAI NRUSINHDAS SHAH,VIRENDRABHAI NRUSINHDAS SHAH,HEMALBEN PRAFULBHAI KANERIYA,SAMIR RASHMIKANT SHAH	,NOTICE SERVED,NOTICE SERVED BY DS,MR PY DIVYESHVAR,MR DIPAL R RAVAIYA,ANUJ H DAVE
4302	AO/98/2017	10/4/2017	GUJARAT ENERGY TRANSMISSION CORPORATION LTD (GETCO),	MR SP HASURKAR	DEORA WIRES N MACHINES PVT. LTD.,	MR. BHADRISH S RAJU
4303	AO/99/2017	20/04/2017	GANESHBHAI RAIYABHAI SONANI,	MR. PANAM C SONI	BHUPATBHAI VAGHJIBHAI DABHI,	MR ND GOHIL
4304	AO/103/2017	18/07/2017	AMIT BHARATBHAI BHAVSAR,	MS ABHA B MAKWANA	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER, CENTRAL ZONE	NOTICE SERVED BY DS,MR SATYAM Y CHHAYA
4305	AO/104/2017	18/07/2018	ANDUBHA JAMSUNG JADEJA,	MR PREMAL S RACHH	PRADEEPBHAI MANGALDAS SHINGALA,,	
4306	AO/106/2017	6/12/2018	ANITBHAI ARUNBHAI PARIKH,	MR.DIPAK B PATEL	DAKSHABEN NIRANJANBHAI SHAH,KRISHNAKANTBHAI JAYANTILAL PARIKH,RAJESHBHAI RAJNIKANT SHETH,JAYESHBHAI BRIJLAL SHAH	
4307	AO/107/2017	14/08/2018	MUKESHBHAI N. SHAH,HARDIK SUNILBHAI AGRAWAL	MR SUNIL S JOSHI	SHARDA FUELS (INDIA) LTD. THROUGH CHAIRMAN/MANAGING,QURESHI JAFARBHAI MAHMEDBHAI,,TRIVEDI YOGESH NARHARIPRASAD,,PRERNA INFRABUILD LTD.	NOTICE SERVED BY DS,MR JAYKAR B PATEL,MR HITESH V PATEL
4308	AO/108/2017	10/12/2018	KIRTIBHAI BHIKHUBHAI SONI,	MR ISHAN MIHIR PATEL	NAYNABEN BHARATBHAI RANA,	MR CHIRAG B PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4309	AO/109/2017	4/4/2017	LALBHAI BECHARDAS PATEL,	MR HITESH V PATEL	SUDARSHAN CO-OPERATIVE HOUSING SOCIETY LTD.,,SHRIMANNARAYAN CO-OPERATIVE HOUSING SOCIETY (PROPOSED),LEGAL HEIRS OF DECEASED THAKORE BHOLAJI GALAJI,THAKORE JASIBEN D/O BHOLAJI GALAJI,THAKORE DASHRATHJI BHOLAJI,THAKORE GOMTIBEN D/O BHOLAJI GALAJI,THAKORE RAJUJI BHOLAJI,THAKORE SURESH BHOLAJI,THAKORE GEETABEN D/O BHOLAJI GALAJI,THAKORE RAIBEN D/O BHOLAJI GALAJI,DECEASED THAKORE SHAANKAJI GALAJI HUF THROUGH KARTA THAKORE RAMESHJI SHAANKAJI,THAKORE UDAJI HIRAJI,THAKORE SAJJANBEN BABUJI,THAKORE BHIKHAJI LALAJI,PATEL GIRISHKUMAR HARGOVINDDAS,PRAJAPATI JIVABHAI JETHABHAI,PRAJAPATI BHAICHANDBHAI VIRABHAI,PRAJAPATI BHIKHABHAI JETHABHAI,PRAJAPATI VIJAYBHAI SOMABHAI,PATEL BHIKHABHAI DAHYABHAI	,MR RAJESH K SAVJANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4310	AO/110/2017	5/12/2018	MAHENDRAKUMAR POPATLAL MEHTA,JASHIBEN MAHENDRAKUMAR MEHTA,KALPESHKUMAR MAHENDRAKUMAR MEHTA,JIGNESHBHAI POPATLAL MEHTA	JENIL M SHAH	BHALABHAI MEHURBHAI RABARI,RAMILABEN W/O BHALABHAI MEHURBHAI RABARI,SOMABHAI BHALABHAI RABARI,REKHABEN D/O BHALABHAI MEHURBHAI RABARI,JAMABHAI BHALABHAI RABARI,KANTABEN D/O BHALABHAI MEHURBHAI,VISHNUBHAI BHALABHAI RABARI,LEGAL HEIRS OF LATE MALJIBHAI VIHABHAI RABARI,BHANUBEN WD/O LATE MALJIBHAI VIHABHAI RABARI,SHANTABEN D/O MALJIBHAI VIHABHAI RABARI,ISHWARBHAI MALJIBHAI RABARI,LALJIBHAI MALJIBHAI RABARI,ARJANBHAI MALJIBHAI RABARI,NAGJIBHAI VIHABHAI RABARI,KALIBEN W/O NAGJIBHAI VIHABHAI RABARI,LAXMIBEN LEGAL HEIRS OF NAGJIBHAI VIHABHAI RABARI,SAHADEVBHAI NAGJIBHAI VIHABHAI RABARI,RAJUIBHAI NAGJIBHAI RABARI,GITABEN NAGJIBHAI VIHABHAI RABARI,KANTABEN D/O NAGJIBHAI VIHABHAI RABARI,L.H. OF LATE MAHADEVBHAI JETHABHAI RABARI,HIRABEN WD/O MAHADEVBHAI JETHABHAI RABARI,CHEHARBEN D/O MAHADEVBHAI JETHABHAI RABARI,LALLUBHAI MAHADEVBHAI RABARI,SHANTABEN W/O LALLUBHAI MAHADEVBHAI RABARI,REKHABEN LALLUBHAI RABARI,MUKESHBHAI LALLUBHAI RABARI,NITABEN LALLUBHAI RABARI,HITESHBHAI LALLUBHAI RABARI,DHANABHAI MAHADEVBHAI RABARI,SHANTABEN D/O MAHEDEVBHAI JETHABHAI RABARI,SAMUBEN D/O MAHADEVBHAI JETHABHAI RABARI,BHANUBEN D/O MAHADEVBHAI JETHABHAI RABARI,GHELABHAI GOVINDBHAI RABARI,ISHABEN W/O GHELABHAI GOVINDBHAI RABARI,GANGABEN W/OF GHELABHAI GOVINDBHAI RABARI,NARANBHAI GHELABHAI RABARI,SAURABHBHAI ASHOKKUMAR PATEL,BHARATBHAI MANGALDAS PATEL,NIMISHBHAI RANCHHODBHAI PATEL,BANKIMBHAI BABUBHAI SHAH,UMESHBHAI BABUBHAI SHAH,GAJARABEN GABHAJI THAKOR,BALDEVJI GABHAJI THAKOR,RAMESHJI GABHAJI THAKOR,MAHESHJI GABHAJI THAKOR,MEHULBHAI BALDEVBHAI PATEL,JAYANTIBHAI VADILAL PATEL,DEEPAKBHAI BALDEVBHAI PATEL,NARENDRA KANTILAL PATEL,SUNIL BHOGILAL PATEL,ALPESH DASHRATHLAL PATEL,JATANBEN VALABHAI RABARI,MALJIBHAI KUBERBHAI RABARI,ZAVERBHAI NARANBHAI RABARI,ISHWARBHAI RAMABHAI RABARI,AMARCHAND RAMJI GALA,BIPINBHAI RAMJI GALA,DUNGARSHI RAMJIBHAI GALA,ANILBHAI DUNGARSHI GALA,HARAKHCHAND DUNGERSHI GALA,GNANESHWAR DUNGERSHI GALA,RAJUBAI DUNGERSHI GALA,KALPESHBHAI HARAKHCHAND GALA,SHANTILAL RAMJI GALA,SANDIPBHAI SHANTILAL GALA,NAVINBHAI NANJIBHAI GALA,JITENDRABHAI LALJIBHAI GALA,SHAILESHBHAI JITENDRABHAI GALA,SANJIVBHAI JITENDRABHAI GALA,KISHORBHAI SHAMJIBHAI CHHEDA,RASHMIBEN DADHIYA ALIAS RASHMIBEN DUNGARSHI,JAYANTIBHAI LALJI GALA,VALLABHBHAI BHANJI GADA,NAVINCHANDRA PREMJI DEDHIYA,BHAVESH KISHORBHAI CHHEDA,DHARMESH KISHORBHAI CHHEDA,SHAILESHBHAI FULCHANDBHAI,LEGAL HEIRS OF LATE SARTANBHAI JETHABHAI,NAGJIBHAI SARTANBHAI,SAIJIBHAI SARTANBHAI,DEVBEN SARTANBHAI,LEGAL HEIRS OF LATE NARANBHAI SARTANBHAI,KALIBEN WIFE OF NARANBHAI,AMBABEN NARANBHAI,MINOR SOMABHAI NARANBHAI AND MINOR VALUBHAI NARANBHAI,LEGAL HEIRS OF LT. HARJIBHAI JETHABHAI,MENABEN HARJIBHAI,SHANTABEN HARJIBHAI,BABUBEN HARJIBHAI,ISHWARBHAI HARJIBHAI,LEGAL HEIRS OF LT. KANJIBHAI	,MS TRUSHA K PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4311	AO/111/2017	5/12/2018	MAHENDRAKUMAR POPATLAL MEHTA,JASHIBEN MAHENDRAKUMAR MEHTA,KALPESHKUMAR MAHENDRAKUMAR MEHTA,JIGNESHBHAI POPATLAL MEHTA	JENIL M SHAH	BHALABHAI MEHURBHAI RABARI,RAMILABEN W/O BHALABHAI MEHURBHAI RABARI,SOMABHAI BHALABHAI RABARI,REKHABEN D/O BHALABHAI MEHURBHAI RABARI,JAyYMALBHAI BHALABHAI RABARI,KANTABEN D/O BHALABHAI MEHURBHAI,VISHNUBHAI BHALABHAI RABARI,L.H OF LATE MALJIBHAI VIHABHAI RABARI,BHANUBEN WD/O LATE MALJIBHAI VIHABHAI RABARI,SHANTABEN D/O MALJIBHAI VIHABHAI RABARI,ISHWARBHAI MALJIBHAI RABARI,LALJIBHAI MALJIBHAI RABARI,ARJANBHAI MALJIBHAI RABARI,NAGJIBHAI VIHABHAI RABARI,KALIBEN W/O NAGJIBHAI VIHABHAI RABARI,LAXMIBEN LEGAL HEIRS OF NAGJIBHAI VIHABHAI RABARI,SAHADEVBHAI NAGJIBHAI VIHABHAI RABARI,RAJUIBHAI NAGJIBHAI RABARI,GITABEN NAGJIBHAI VIHABHAI RABARI,KANTABEN D/O NAGJIBHAI VIHABHAI RABARI,L.H. OF LATE MAHADEVBHAI JETHABHAI RABARI,HIRABEN WD/O MAHADEVBHAI JETHABHAI RABARI,CHEHARBEN D/O MAHADEVBHAI JETHABHAI RABARI,LALLUBHAI MAHADEVBHAI RABARI,SHANTABEN W/O LALLUBHAI MAHADEVBHAI RABARI,REKHABEN LALLUBHAI RABARI,MUKESHBHAI LALLUBHAI RABARI,NITABEN LALLUBHAI RABARI,HITESHBHAI LALLUBHAI RABARI,DHANABHAI MAHADEVBHAI RABARI,SHANTABEN D/O MAHADEVBHAI JETHABHAI RABARI,SAMUBEN D/O MAHADEVBHAI JETHABHAI RABARI,BHANUBEN D/O MAHADEVBHAI JETHABHAI RABARI,GHELABHAI GOVINDBHAI RABARI,ISHABEN W/O GHELABHAI GOVINDBHAI RABARI,GANGABEN W/O GHELABHAI GOVINDBHAI RABARI,NARANBHAI GHELABHAI RABARI,SAURABHBHAI ASHOKKUMAR PATEL,GAJARABEN GABHAJI THAKOR,BALDEVJI GABHAJI THAKOR,RAMESHJI GABHAJI THAKOR,MAHESHJI GABHAJI THAKOR,MEHULBHAI BALDEVBHAI PATEL,JAYANTIBHAI VADILAL PATEL,DEEPAKBHAI BALDEVBHAI PATEL,NARENDRA KANTILAL PATEL,SUNIL BHOGILAL PATEL,ALPESH DASHRATHLAL PATEL,JATANBEN VALABHAI RABARI,MALJIBHAI KUBERBHAI RABARI,ZAVERBHAI NARANBHAI RABARI,ISHWARBHAI RAMABHAI RABARI,AMARCHAND RAMJI GALA,BIPINBHAI RAMJI GALA,DUNGARSHI RAMJIBHAI GALA,ANILBHAI DUNGARSHI GALA,HARAKHCHAND DUNGERSHI GALA,GNANESHWAR DUNGERSHI GALA,RAJUBAI DUNGERSHI GALA,KALPESHBHAI HARAKHCHAND GALA,SHANTILAL RAMJI GALA,SANDIPBHAI SHANTILAL GALA,NAVINBHAI NANJIBHAI GALA,JITENDRABHAI LALJIBHAI GALA,SHAILESHBHAI JITENDRABHAI GALA,SANJIVBHAI JITENDRABHAI GALA,KISHORBHAI SHAMJIBHAI CHHEDA,RASHMIBEN DADHIYA ALIAS RASHMIBEN DUNGARSHI,JAYANTIBHAI LALJI GALA,VALLABHBHAI BHANJI GADA,NAVINCHANDRA PREMJI DEDHIYA,SANDIPBHAI SHANTILAL,SHAILESHBHAI FULCHANDBHAI,BHAVESH KISHORBHAI CHHEDA,DHARMESH KISHORBHAI CHHEDA,LEGAL HEIRS OF LATE SARTANBHAI JETHABHAI,NAGJIBHAI SARTANBHAI,SAIJIBHAI SARTANBHAI,DEVBEN SARTANBHAI,LEGAL HEIRS OF LATE NARANBHAI SARTANBHAI,KALIBEN W/O NARANBHAI,AMBABEN NARANBHAI,MINOR SOMABHAI NARANBHAI AND MINOR VALUBHAI NARANBHAI,LEGAL HEIRS OF LT. HARJIBHAI JETHABHAI,MENABEN HARJIBHAI,SHANTABEN HARJIBHAI,BABUBEN HARJIBHAI,ISHWARBHAI HARJIBHAI,LEGAL HEIRS OF LT. KANJIBHAI HARJIBHAI,MANIBEN KANJIBHAI,SHANTABEN HARJIBHAI RAJUBHAI KANJIBHAI REENABEN	,MS TRUSHA K PATEL

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4312	AO/113/2017	9/1/2019	BRIJESHSINH KISHORSINH CHAUHAN,	MR JIGAR P RAVAL	JYOTSNABEN RAMANBHAI PATEL,RASHMIKABEN RAMANLAL PATEL,SHAILESH LALAJIBHAI PATEL,ALKESHBHAI MULJIBHAI PATEL	NOTICE SERVED BY DS,MR SM SHUKLA,MR C S SHUKLA
4313	AO/116/2017	17/04/2017	SHAILESH DAHYABHAI PATEL,	MR RJ GOSWAMI	JAYENDRBHAI DAHYABHAI PATEL,ALPA JAYENDRABHAI PATEL,UTTAR GUJARAT VIJ COMPANY LTD.,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION.	,MR SP HASURKAR,VIRAL K SHAH
4314	AO/117/2017	28/09/2018	DALSANGBHAI KARSHANBHAI AANJANA,DINESHKUMAR DALSANGBHAI CHAUDHARY,NAVALBEN DALSANGBHAI CHAUDHARY,SURESHKUMAR DALSANGBHAI CHAUDHARY,MUKESHKUMAR DALSANGBHAI CHAUDHARY,RAMESHKUMAR DALSANGBHAI CHAUDHARY	MR SP MAJMUDAR,MR. HJ KARATHIYA	RAMESHBHAI NATHABHAI MOR,	MR PARESH A. PATEL
4315	AO/118/2017	1/8/2018	HERITAGE CAPITAL MANAGEMENT PVT LTD,	MR JIGAR M PATEL	MINABEN AMITKUMAR GAUR,	(MR JR DAVE),MR.VISHAL J DAVE
4316	AO/119/2017	1/8/2018	RAMESHCHANDRA KHODIDAS PATEL,	MR ANAL S SHAH	VISHNUBHAI ARJANJI VAGHELA,MANGUBEN RANCHHODJI VISHAJI THAKOR,UDAJI RANCHHODJI VISHAJI THAKOR,BABUJI RANCHHODJI VISHAJI THAKOR,GOVINDJI RANCHHODJI VISHAJI THAKOR,KALAJI RACHHODJI VISHAJI THAKOR,RAMAJI RACHHODJI VISHAJI THAKOR,CHANDRIKABEN ARJANBHAI THAKOR,MINOR RAHUL ARJANJI THAKOR THROUGH CHANDKRIKA ARJANJI THAKOR,MINOR SHEETALBEN ARJANJI THAKOR THROUGH CHANDRIKABEN ARJANJI THAKOR,MINOR BHAGWATIBEN ARJANJI THAKOR THROUGH CHANDKRIKABEN ARJANJI THAKOR,MAHADEVBHAI KALABHIA RABARI,PADMABEN ALIAS ILABEN JAGDISHBHAI PATEL,PARESH JAGDISHBHAI PATEL,PRAGNESH JAGDISHBHAI PATEL,AMITABEN ALIAS MARUTIBEN JAGDISH PATEL	NOTICE SERVED BY DS,MR VISHAL C MEHTA
4317	AO/120/2017	4/10/2017	CORONA REMEDIES PRIVATE LIMITED,NIRAV KIRTIBHAI MEHTA	MR DIGANT B KAKKAD,PRASHANTKUMAR R SHARMA	CORONA PHARMACEUTICALS PVT LTD.,KETKI MEDICAL STORES	NOTICE SERVED BY DS,MR HARSHADRAY A DAVE
4318	AO/121/2017	22/11/2018	MANISHKUMAR DAHYALAL PATEL,	MR KEYUR A VYAS,ANIRUDDHM JANI	DAHYALAL BHAGWANDAS PATEL,CHAMPABEN BHAGWANDAS PATEL,SHARDABEN D/O BHAGWANDAS PATEL W/O HIMMATBHAI ISHWARBHAI,VASUDEV BHAGWANDAS PATEL,BHARTIBEN D/O BHAGWANDAS PATEL,AVANISHKUMAR MANILAL PATEL,CHAIRMAN RUPESHBHAI PATEL,SECRETARY, VINODBHAI B. PATEL,GENERAL MANAGER,BRANCH MANAGER	NOTICE SERVED BY DS,DR.ABHISST K THAKER,MR. MAHITOSH U SINGH
4319	AO/123/2017	4/7/2017	RADHESHYAM TOURISM,	MR VISHAL B MEHTA,MR DIGANT B KAKKAD	RADHESHYAM TRAVELS PRIVATE LIMITED,	(MR RR SHAH),MR BHARAT D SHUKLA
4320	AO/124/2017	4/7/2017	RADHESHYAM TOURISM,	MR VISHAL B MEHTA,MR DIGANT B KAKKAD	RADHESHYAM TRAVELS PRIVATE LIMITED,	(MR RR SHAH),MR BHARAT D SHUKLA

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4321	AO/125/2017	27/11/2018	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED JALAMSINH BHULABHAI PARMAR,AMARSINH JALAMSINH PARMAR,BHAGWANSINH JALAMSINH PARMAR,PRATAPBEN JALAMSINH PARMAR W/O KALUBHAI VAGHELA,KAILASHBEN JALAMSINH PARMAR W/O RAMESHBHAI ZALA,KIRANBEN SOMSINH PARMAR D/O DECEASED AMRATBEN JALAMSINH,KALPESHBHAI SOMSINH PARMAR S/O AMRATBEN JALAMSINH,BHIKHABHAI JALAMSINH PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED DEVJIBHAI GEMABHAI CHAVDA,CHANDABEN WD/O DEVJIBHAI CHAVDA,MECHHABEN D/O DEVJIBHAI GEMABHAI,KAPILABEN D/O DEVJIBHAI GEMABHAI,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED PUNAMBHAI DEVJIBHAI GEMABHAI,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED DALIBEN DEVJIBHAI CHAVDA,DINESHBHAI DEVJIBHAI CHAVDA,ASHWINBHAI PUNAMBHAI CHAVDA,SONALBEN D/O PUNAMBHAI CHAVDA,SHAKUBEN PRABHATBHAI GOHIL D/O DALIBEN DEVJIBHAI CHAVDA,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED VIRABHAI @ VIRSINH KALABHAI PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED PARVATSING VIRABHAI PARMAR,DOLATSING VIRABHAI PARMAR,LILABEN D/O PARVATSING VIRABHAI,THAKOREBHAI PARVATSING PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED DEVJIBHAI CHUTHBHAI PARMAR,RAMILABEN KUBERBHAI PARMAR,RAMESHBHAI KUBERBHAI PARMAR,LAXMIBEN KUBERBHAI PARMAR,RANJANBEN KUBERBHAI PARMAR(CHAVDA),UMEDBHAI MOHANBHAI PARMAR (CHAVDA),SAVITABEN MOHANBHAI PARMAR(CHAVDA),ISHWARBHAI MOHANBHAI PARMAR(CHAVDA),MANUBHAI KANCHANBHAI PARMAR(CHAVDA),SAROJBEN RAMANBHAI PARMAR(CHAVDA),JAYABEN DINESHBHAI PARMAR (CHAVDA),RUPABEN DEVJIBHAI PARMAR (CHAVDA),NANDUBEN GANPATBHAI PARMAR (CHAVDA),RANCHHODBHAI SOMABHAI PARMAR (CHAVDA),HEIRS AND LEGAL REPRESENTATIVES OF DECEASED MAGANBHAI DEVJIBHAI PARMAR (CHAVDA),PRATAPBHAI MAGANBHAI PARMAR (CHAVDA),HIRABEN RAMANBHAI PARMAR W/O MAGANBHAI DEVJIBHAI PARMAR (CHAVDA),ICHHABEN RATILA RATHOD D/O MAGANBHAI DEVJIBHAI PARMAR (CHAVDA),MAHENDRABHAI MAGANBHAI PARMAR (CHAVDA),HEIRS AND LEGAL REPRESENTATIVES OF DECEASED MANGALBHAI MATHURBHAI PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED RAYJIBHAI MANGALBHAI PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED ASHOKBHAI RAYJIBHAI PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED BHARATBHAI RAYJIBHAI PARMAR,DHULIBEN RAYJIBHAI PARMAR D/O RAYJIBHAI MANGALBHAI,PASHIBEN D/O RAYJIBHAI MANGALBHAI,MANJULABEN HARIBHAI MAKWANA D/O RAYJIBHAI MANGALBHAI,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED SONIBEN D/O RAYJIBHAI MANGALBHAI,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED JAYANTIBHAI RAYJIBHAI PARMAR,HANSABEN ASHOKBHAI PARMAR,SURESHBHAI ASHOKBHAI PARMAR,BHUPENDRABHAI ASHOKBHAI PARMAR,SANJAYBHAI BHARATBHAI PARMAR,HANSABEN BHARATBHAI PARMAR,KHUMAN KHODSINH PARMAR,LILABEN KHODSINH PARMAR,GULAB KHODSINH PARMAR,SUKHIBEN JAYANTIBHAI PARMAR,THAKOREBHAI JAYANTIBHAI PARMAR,VIJAYBHAI JAYANTIBHAI PARMAR,SHANTABEN JAYANTIBHAI PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED BHAYJIBHAI MANGALBHAI PARMAR,HEIRS AND LEGAL REPRESENTATIVES OF DECEASED GORDHANBHAI BHAYJIBHAI,AMBABEN GORDHANBHAI PARMAR,JYOTIKABEN GORDHANBHAI PARMAR,SUREKHABEN GORDHANBHAI	MR ARPIT A KAPADIA	STATE OF GUJARAT,TALATI CUM MANTRI,PARMAR JAYANTIBHAI KALIDAS	NOTICE SERVED BY DS,MR AMRISH K PANDYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4322	AO/127/2017	1/7/2019	BIPINBHAI DHIRUBHAI PATEL,	MR ISHAN MIHIR PATEL	HEMLATABEN BABUBHAI,PRABHAVATIBEN BABUBHAI,SUSHILABEN BABUBHAI,MADHUBEN BABUBHAI,BHARTIBEN BABUBHAI,BAKULABEN BABUBHAI,REKHABEN BABUBHAI,SUMITRABEN BABUBHAI,HITESHBHAI ASHOKBHAI MEHTA,KALAVATIBEN ASHOKBHAI MEHTA,SURESHBHAI MAGANBHAI MEHTA,RAJUBHAI MAGANBHAI MEHTA,MINABEN MAGANBHAI MEHTA,GITABEN MAGANBHAI MEHTA,PUSHPABEN MAGANBHAI MEHTA,KAPILABEN ASHOKBHAI MEHTA,CHETANBHAI ASHOKBHAI MEHTA,HINABEN ASHOKBHAI MEHTA,DEVENDRA PARSHOTTAMDAS KATARIA,DHARMESH BHUPATGIRI GUSAI	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR ADIL R MIRZA
4323	AO/129/2017	26/07/2017	MANIBEN BALUBHAI D/O JAGUBHAI JASMATBHAI,BHANIBEN RATILAL D/O JAGUBHAI JASMATBHAI	(MR S N THAKKAR)	HASMUKHBHAI JAGUBHAI PATEL,DHANSUKHBHAI JAGUBHAI PATEL,KANTABEN DHANSUKHBHAI PATEL,JAYANTIBHAI JAGUBHAI PATEL,CHAMPABEN D/O JAGUBHAI JASMATBHAI W/O CHAGANBHAI PATEL,SHANTILAL GOPALBHAI PATEL,ARVIND SHANTILAL PATEL,ARJUN SHANTILAL PATEL,SARASVATI SHANTILAL PATEL,MINAXI SHANTILAL PATEL,USHA SHANTILAL PATEL,MAGANBHAI JASMATBHAI,CHAMPAK MAGANBHAI PATEL,RAMESH MAGANBHAI PATEL,JAYANTI MAGANBHAI PATEL,MUKESH MAGANBHAI PATEL,BABUBHAI MANILAL PRAJAPATI,JIGAR SHASHIKANTBHAI SHAH,GORDHANBHAI ODHAVAJIBHAI PATEL,PARAG SHASHILKANT SHAH,ANILABEN SHASHIKANTBHAI SHAH,VINUBHAI SHIVABHAI MANDIR,KHUBCHAND ARJUNDAS ROHERA,PRAKASHCHANDRA ARJUNDAS ROHERA,BHAGVAN ARJUNDAS ROHERA,SHAMJIBHAI KANAJIBHAI DHANANI,SURANGBHAI MOHANBHAI JAMOD,VINODRAI DAMAJIBHAI PATEL,SHILU RAMSWARUP LABHSHANKAR,JATIN KHUBCHAND ROHERA,VARSH KHUBCHAND ROHERA	,MR AB MUNSHI,MR DILIP L KANOJIYA
4324	AO/130/2017	12/10/2018	SUJAN IMPEX PRIVATE LIMITED,	(MR PRABHAV A MEHTA)	PATEL PRAMODKUMAR GORDHANBHAI SINCE DECESED. (DELETED),PATEL REKHABEN PRAMODKUMAR,PATEL MEHULKUMAR PRAMODBHAI,PATEL NEHULKUMAR PRAMODBHAI	NOTICE SERVED BY DS,NOTICE UNSERVED,DELETED,MR SP MAJMUDAR,MR. HJ KARATHIYA
4325	AO/131/2017	26/07/2019	KANTILAL KACHARABHAI PATEL,KANTILAL NAROTTAMDAS PATEL	MR SHITAL R PATEL	BIHOLA UDESANG @ UDAJI NANAJI,BALDEVJI RAMAJI THAKOR	MR MB GOHIL
4326	AO/132/2017	5/12/2018	BHANUMATIBEN RASIKLAL SHUKLA,	MR PRATIK Y JASANI	HEIRS OF DECEASED MUKESH MANHARLAL @ MANUBHAI JANI,NISHABEN MUKESHBHAI JANI,JEET MUKESHBHAI JANIO (MINOR) THROUGH HIS MOTHER,MEET MUKESHBHAI JANI (MINOR) THRO.HIS MOTHER,MANHARLAL @ MANUBHAI HIRALAL JANI	
4327	AO/134/2017	27/03/2019	SIRAJUDDIN NASIRUDDIN CHISTI,	MR PS CHAMPANERI,MR KR KOSHTI	STATE OF GUJARAT,ROAD AND BUILDING DEPARTMENT,MUNICIPAL COMMISSIONER,CITY SURVEY SUPERINTENDENT,COLLECTOR,POLICE COMMISSIONER,ARCHAEOLOGICAL DEPARTMENT,VIDHATA ASSOCIATES	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SATYAM Y CHHAYA
4328	AO/135/2017	22/11/2018	PADMAGIRI VIKAS MANDAL,MAYURBHAI M BAGADIA,RAJESH V RAMPARIYA	MR.KISHORE PRAJAPATI	RINKU VIJAY KOTHARI,	NOTICE SERVED BY DS,MR. R.D.KINARIWALA
4329	AO/136/2017	22/11/2018	PADMAGIRI VIKAS MANDAL,MAYURBHAI M BAGADIA,RAJESH V RAMPARIYA	MR.KISHORE PRAJAPATI	VIJAY RAMNIKLAL KOTHARI,	NOTICE SERVED BY DS,MR. R.D.KINARIWALA

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4330	AO/137/2017	20/02/2018	RELIANCE MEDIPHARMA,,GHANSHYAM PATEL S/O JAYANTILAL PATEL,GAURI GHANSHYAM PATEL	BHARGAV KARIA & ASSO	RELIANCE HEALTHCARE PVT. LTD.,	SHASHVATA U SHUKLA
4331	AO/138/2017	20/02/2018	RELIANCE MEDIPHARMA,,GHANSHYAM PATEL S/O JAYANTILAL PATEL,GAURI GHANSHYAM PATEL	BHARGAV KARIA & ASSO	RELIANCE FORMULATIONS PVT. LTD.,	SHASHVATA U SHUKLA
4332	AO/139/2017	24/09/2020	LALITABEN NATWARLAL PATEL,SURESHBHAI NATWARLAL PATEL,KETANBHAI NATWARLAL PATEL	MR AB MUNSHI	VIJAYABEN WD/O DECEASED THAKOREBHAI JAGUBHAI PATEL,KANTIBHAI THAKOREBHAI PATEL,NANUBHAI GOVINDBHAI AHIR,LALITABEN MAGANBHAI AHIR,KISHOREBHAI MAGANBHAI AHIR,VASANTBHAI MAGANBHAI AHIR,JAYANTILAL VAGHJIBHAI ZALAVADIYA,BHOLABHAI BHAGWANBHAI DUDHAT,BHAVESHBHAI SAVJIBHAI KOLADIYA,AMITBHAI BALUBHAI	MR VIMAL M PATEL,MR DILIP L KANOJIYA
4333	AO/140/2017	23/07/2018	MANTRA INFRASPACE PVT. LTD.,	MR JIGAR P RAVAL	PATEL MANUBHAI TRIBHOVANBHAI,PATEL AMBABEN WD/O TRIBHOVANDAS,PATEL JASHUBHAI TRIBHOVANDAS,PATEL VITTHALBHAI TRIBHOVANDAS,PATEL BHAGWANBHAI TRIBHOVANDAS,PATEL RAMANBHAI TRIBHOVANDAS	MR SP MAJMUDAR,MR P P MAJMUDAR
4334	AO/142/2017	18/07/2019	SAP PROJECTS,,	MR M R SAIYED	SURAT MUNICIPAL CORPORATION,EXECUTIVE ENGINEER,	MR DHAVAL G NANAVATI
4335	AO/145/2017	13/12/2018	GHANSHYAMBHAI CHATURBHAI ROJASARA,	MR SP MAJMUDAR,MR. HJ KARATHIYA	RAMILABEN D/O LAXMANBHAI PATEL AND W/O KARSHANBHAI PATEL,HARESHBHAI THAKORBHAI PATEL,MAHESHBHAI THAKORBHAI PATEL,TANUJABEN W/O MAHESHBHAI THAKORBHAI PATEL,BHUMIKABEN W/O HARESHBHAI THAKORBHAI PATEL,ASHISHBHAI BHANABHAI SURTI	MR DHAVAL D VYAS,RUSHABH H MUNSHAW
4336	AO/148/2017	12/12/2018	RENUKABEN DINUBHAI SHAH,	M/S RJ RAWAL ASSOC.,CHINTAN K GANDHI	NEETABNE D/O DASHRATHBHA SHAH W/O BIPINCHANDRA,VIRENBHAI DASHRATHBHAI SHAH,SANJAYBHAI DASHRATHBHAI SHAH,PANKAJBHAI DASHRATHBHAI SHAH	NOTICE NOT RECD BACK,MR KETAN D SHAH
4337	AO/150/2017	28/11/2018	HIMANI SANJAYBHAI KATHARIYA,	MR VIKRAM J THAKOR,MR. VINOD PANDYA	SANKET DEVELOPERS,KANTIBHAI MANJIBHAI PATEL,MOHANBHAI NARAYANDAS NAGRANI,GITABEN PARSHOTTAMDAS BORADIA,MAHESHBHAI K. AAYLANI,DIPAK SHANTILAL PATEL,VIJYABEN KANTILAL PATEL	,DHRUVIK K PATEL
4338	AO/151/2017	28/11/2018	DASHRATHBHAI SHANKARLAL PATEL,	MR VIKRAM J THAKOR,MR. VINOD PANDYA	SANKET DEVELOPERS,KANTIBHAI MANJIBHAI PATEL,MOHANBHAI NARAYANDAS NAGRANI,GITABEN PARSHOTTAMDAS BORADIA,MAHESHBHAI K. AAYLANI,DIPAK SHANTILAL PATEL,RAGHVENDRA JAGDISHBHAI RAY	,DHRUVIK K PATEL
4339	AO/152/2017	28/11/2018	POPATLAL JIVATRAM THAKER,	MR VIKRAM J THAKOR,MR. VINOD PANDYA	SANKET DEVELOPERS,KANTIBHAI MANJIBHAI PATEL,MOHANBHAI NARAYANDAS NAGRANI,GITABEN PARSHOTTAMDAS BORADIA,MAHESHBHAI K. AAYLANI,DIPAK SHANTILAL PATEL,AMIT MOHANBHAI SHAH	,DHRUVIK K PATEL
4340	AO/153/2017	6/6/2017	SAIFUDINBHIA SIKANDARBHAI KHATRI,	MR RC KAKKAD,HARSHESH R KAKKAD	AJAYABBEN MARKHIBHAI CHETARIYA,VIMALBHAI MARKHIBHAI CHETARIYA,MADHUBEN MARKHIBHAI CHETARIYA	
4341	AO/157/2017	27/11/2018	BATUKBHAI MOHANBHAI VIRANI,	MR MANAN A SHAH	KHATIJABIBI WD/O GULAM MOHAMMAD ISMAIL MULLA,SADIK GULAM MOHAMMAD MULLA,MOHSINA GULAM MOHAMMAD MULLA,JAVID GULAM MOHAMMAD MULLA,MUNIR GULAM MOHAMMAD MULLA,JUNED GULAM MOHAMMAD MULLA,ZAMIL GULAM MOHAMMAD MULLA,SABIHA GULAM MOHAMMAD MULLA	NOTICE SERVED BY DS,SERVED BY RPAD (N),DS AFF.NOT FILED (N),MR. R.D.KINARIWALA

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4342	AO/160/2017	6/11/2017	ISHVARBHAI VALLABHBHAI RABADIYA,RAKESHBHAI BHARATBHAI PATEL,CHIRAGBHAI GHANSHYAMBHAI PATEL	MR APURVA R KAPADIA	INDUMATIBEN NAVINCHANDRA KAPURIYA (PATEL),KISHORBHAI HIRABHAI PATEL,RAJESHBHAI HIRABHAI PATEL,SANDHYABEN SHEKHARBHAI JARIWALA,CHETANABEN HITESHBHAI SHAH	DS AFF.NOT FILED (N),VIJAY H PATEL
4343	AO/162/2017	4/10/2017	AALOK HARSADBHAI PATEL,MINOR NEHA HARSADBHAI PATEL	BIMAL V CHAUDHARI	SAVVY HOMES CO OPERATIVE HOUSING SOCIETY,,HARSADBHAI GOVINDBHAI PATEL,HIRABEN GOVINDBHAI AMBALAL'S WIDOW,BHARTIBEN GOVINDBHAI AMBALAL'S DAUGHTER,HARSHADABEN GOVINDBHAI AMBALAL'S DAUGGTER,SUNEETABEN GOVINDBHAI AMBALAL'S DAUGHTER,REETABEN GOVINDBHAI AMBALAL'S DAUGHTER,BHUNESHWARY GOVINDBHAI AMBALAL'S DAUGHTER,HEMANGINI GOVINDBHAI AMBALAL'S DAUGHTER	NOTICE SERVED BY DS,MR ASHISH H SHAH
4344	AO/165/2017	25/09/2017	CHANDULAL ISHWARBHAI THAKKAR,	MR SP MAJMUDAR,MR. HJ KARATHIYA	KASHI DEVELOPERS,	MR AS VAKIL
4345	AO/166/2017	13/12/2017	HASMUKHBHAI RATILAL PATEL,	VIRAL K SHAH	JAGATBHAI PRABODHCHANDRA SHAH,MITABEN MANUBHAI,MANJULABEN BHUDARBHAI,AALESH NIRANJAN BRAHMBHATT,PATEL BHAGVANBHAI KESHAVLAL,PATEL MANJULABEN PARSOTTAMDAS,AMRISHBHAI RAMDASBHAI PATEL	,MR SHITAL R PATEL
4346	AO/167/2017	7/6/2017	BADWAL JASWANTSINGH PRITAMSINGH,BADWAL DILBAGSINGH PRITAMSINGH,BADWAL SATNAMSINGH PRITAMSINGH,BADWAL AVTARSINGH PRITAMSINGH,JAYRAJBHAI ASANDAS KARAMCHANDANI,KISHANCHAND ASANDAS KARAMCHANDANI	MR ANKIT SHAH,MR.JAY S SHAH	AMARSINH RAMSINH THAKOR,CHAUDHARY RAMESHBHAI PUNJABHAI	
4347	AO/168/2017	26/12/2018	RADHEKRISHNA PRODUCTS,DAMJIBHAI HANSRAJBHAI GAMDHA	MR PRATIK Y JASANI	PARSHOTTAMBHAI DHARAMSINHBHAI LUNGARIYA,JAYANTIBHAI LAVJIBHAI BHANDERI	,MR NEHAL M RAVAL
4348	AO/169/2017	6/12/2018	DEVANAND MURLIDHAR MOHNANI,	MS. SHIVANGI M RANA	SAMBHU DEVJI DANGAR (AHIR),MADEVA VASTA CHAVDA,MA ASHAPURA PLOTS AND RESIDENCY,HITESH THAKKAR	MR CJ VIN
4349	AO/170/2017	22/03/2018	J.MAGANLAL & COMPANY, NAVSARI,	MR DHAVAL SHAH,MR. S S IYER	AAGAM TEA CO,,	MR SP MAJMUDAR,MR. HJ KARATHIYA
4350	AO/172/2017	21/02/2019	HASAM MUSABHAI ZAGA,	MR VIMAL A PUROHIT,MR SHAKTI S JADEJA	AAGARIYA MOHMAD JIVA MUSANI,MEMAN A. RAZAK A. KARIM SORATHIYA	NOTICE SERVED BY DS,MS FARHANA Y MANSURI
4351	AO/174/2017	18/07/2017	GALATEA LTD.,SARINE TECHNOLOGIES LTD	MR DILIP B RANA	DIYORA AND BHANDERI CORPORATION,BHANDERI IMPEX,GSPN EXIM,BHANDERI TRENDS(INDIA) PVT. LTD,DIYORA DIAMOND PVT LTD,PRAVIN DHARAMSHIBHAI LAKAHANI,NILESH PARSHOTTAMBHAI KOTHIYA,SHAMBHUBHAI PARSHOTTAMBHAI MORADIYA,GHANSHYAM MAGANBHAI BHANDERI,ASHISHBHAI DAYABHAI DIYORA,DHAVAL DAYABHAI DIYORA,ZWELEX TECHNOLOGIES PVT LTD,ALPESHBHAI RAMESHBHAI DONGA,RAKESH SHANTILAL PANSURIYA	MR MANAN A SHAH

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4352	AO/175/2017	18/07/2017	SARINE TECHNOLOGIES LTD,	MR DILIP B RANA	DIYORA AND BHANDERI CORPORATION,BHANDERI IMPEX,GSPN EXIM,BHANDERI TRENDS(INDIA) PVT. LTD,DIYORA DIAMOND PVT LTD,PRAVIN DHARAMSHIBHAI LAKAHANI,NILESH PARSHOTTAMBHAI KOTHIYA,SHAMBHUBHAI PARSHOTTAMBHAI MORADIYA,GHANSHYAM MAGANBHAI BHANDERI,ASHISHBHAI DAYABHAI DIYORA,DHAVAL DAYABHAI DIYORA,ZWELEX TECHNOLOGIES PVT LTD,ALPESHBHAI RAMESHBHAI DONGA,RAKESH SHANTILAL PANSURIYA	MR MANAN A SHAH
4353	AO/176/2017	2/5/2018	M/S ODRAODE CLOTHING PVT. LTD.,	MR SAURABH G AMIN	KIRITBHAI DHIRAJLAL SANGHVI,MANAGING DIRECTOR,MONARCH REALTORS	
4354	AO/178/2017	19/06/2017	NIRAV CHANDRAKANT SHAH,	MR DHRUV K DAVE	GHANSHYAMBHAI BHIKHABHAI PATEL,	
4355	AO/180/2017	9/10/2017	SUNDARLAL NAGINBHAI RANA,SAVITABEN W/O JIVANBHAI RANA,RANJANBEN JIVANBHAI RANA,GOPALBHAI JIVANBHAI RANA,THAKORBHAI JIVANBHAI RANA,GEETABEN JIVANBHAI RANA,MEENABEN W/O RAJNIKANT NAGINBHAI RANA,DEEPIKABEN RAJNIKANT RANA,DARPAN RAJNIKANT RANA,RANJANBEN W/O NAVINBHAI NAGINBHAI RANA,SUNITA RAJNIKANT RANA,HEMANTBHAI NAVINBHAI RANA,MANISHABEN NAVINITBHAI RANA,CHANDRESHBHAI NAVNITBHAI RANA,SUNITABEN DINESHBHAI RANA FOR HERSELF AND AS GUARDINA OF	MR TUSHAR N VYAS,NIDHI T VYAS	HARSHIT INDRAVADAN TALATI,LALITCHANDRA JESANGBHAI RAJ,KANJIBHAI TEJABHAI BHARWAD,BHAVANBHAI TOGABHAI BHARWAD,RAJUBHAI NAGINBHAI RANA	NOTICE SERVED BY DS,VENU H NANAVATY,VIRAJ P THAKKAR
4356	AO/184/2017	10/8/2018	GAURANG DINESHCHANDRA PATEL,	JENIL M SHAH	GOVINDBHAI AMBALAL PADHIYAR,JAMNABEN AMBALAL PADHIYAR,SHANTABEN AMBALAL PADHIYAR W/O MAHJIBHAI,SHARDABEN AMBALAL PADHIYAR,RUPABEN AMBALAL PADHIYAR,DECEASED RATANSINH AMBALAL PADHIYAR,JAGMALBHAI BATHABHAI MARU,SUDHIR ASHABHAI PATEL,NARESH KANCHANBHAI RANA	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR JAPAN V DAVE
4357	AO/185/2017	23/08/2019	BOCHASANWASI SHRI AKSHAR PURUSHOTTAM SWAMINARAYAN SANSTHA,	MR TUSHAR L SHETH	CHANDRAKANT RATANLAL DESAI,PRITIBEN CHANDULAL DESAI	DS AFF.NOT FILED (N),MR NIRAV C THAKKAR
4358	AO/186/2017	26/09/2018	RAJESHRIBEN RAMVILAS RAMSUKH,	VASIM MANSURI	PATEL CHETANKUMAR RAMESHCHANDRA,PARTHBHAI PRAKASHBHAI SONI,PRAKASHBHAI NANDKISHOR KANZARIYA,NAROTTAMBHAI BHAGWANBHAI CHAVDA	MR AB GATESHANIYA
4359	AO/187/2017	24/06/2019	JAYPRAKASH RAMPRASAD JALAN,SAROJDEVI JAYPRAKASH JALAN	MR TEJAS P SATTA	LEGAL HEIRS OF VIMLA DEVI JAGDISHPRASAD JALAN,ARUN JAGDISHPRASAD JALAN,TARUN JAGDISHPRASAD JALAN,NILESH JAGDISHPRASAD JALAN,LEGAL HEIRS OF SHIVKUMAR JALAN,SHUSHMABEN SHIVKUMAR JALAN,NITINKUMAR SHIVKUMAR JALAN,MEENABEN SHIVKUMAR JALAN,DR. OMPRAKASH MOTILAL JALAN,LEGAL HEIRS OF VINODBHAI MOTIAL JALAN,RADHABEN VINODBHAI JALAN,ANJALIBEN VINODBHAI JALAN,VAISHALIBEN VINODBHAI JALAN	
4360	AO/188/2017	28/11/2018	SIDDHARTH RAMESHBHAI PATEL,	MR KUNJAL D PANDYA	HEVAN ASSOCIEATES,BALDEVEBHAI SHIVRAMDAS PATEL,PRAKASH VIRANDMAL THADHANI,RAJIVKUMAR KANTILAL PATEL,RAVI RAJIVKUMAR PATEL,MANISHKUMAR GOVINDBHAI PATEL,BHAVNA MUKESH CHAVLA	
4361	AO/189/2017	20/09/2017	SHIV GARMENT,	MR VAIBHAV N SHETH	SURYABEN KANTILAL MEHTA,ATULKUMAR KANTILAL MEHTA	RC JANI & ASSOCIATE
4362	AO/190/2017	18/07/2019	AMITKUMAR CHAMPALAL CHOPRA,	MR MEHUL SHARAD SHAH	JAYSHREEBEN A THAKARIYA,KIRITBHAI MOHAN BHANGADIWALA	DS AFF.NOT FILED (N),MR. AKASH R PATEL

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4363	AO/191/2017	28/11/2018	SHIAKH MOHHAMAD HANIF MOHAMMAD YUNUF,PARMAR ARVINDBHAI KHODABHAI,PARMAR PRAVINBHAI KHODABHAI,PARMAR MAHESBHAI KHODABHAI,SAYED GOHARLI MUSAFMIYA,SAYED GOHARALI BHIKHUMIYA	MR NK MAJMUDAR	PATHAN KHURSHID HABIB,	MR. BK. RAJ
4364	AO/192/2017	9/7/2019	SHAILESHBHAI MAGANBHAI PATEL,	MR KT DAVE,MR AMIT K DAVE	ISHWARBHAI DAHYABHAI PATEL,JAYANTIBHAI DAHYABHAI PATEL,MAYURBHAI MADHABHAI AHIR PARTNER IN ANJALI LAND CORPORATION,NEETABEN DAHYALAL SHAH W/O RAJESHBHAI SHAH, PARTNER IN ANJALI LAND CORPORATION,ANJALI LAND CORPORATION	,MR MANAN A SHAH
4365	AO/193/2017	27/12/2018	SARLABEN WD/O JAGDISHBHAI BABUBHAI PATEL,RAVI JAGDISHBHAI PATEL	MR NEERAJ J VASU,DEV D PATEL	AMRUTBHAI VALLABHBHAI PATEL,BHANUBEN WD/O AMRUTBHAI PATEL,JASHUBEN CHIMKABHAI,KUNTABEN DAYALBHAI,NANDUBEN NAGINBHAI,CHAMPABEN WD/O BALUBHAI VALLABHBHAI,HARSHADBHAI BALUBHAI PATEL,HEMANTBHAI BALUBHAI PATEL,JYOTIBEN D/O BALUBHAI VALLABHBHAI,STEFIBEN D/O NAGDISHBHAI PATEL,DEVRAJBHAI MOHANBHAI PATEL,DINESHBHAI GORDHANBHAI,RAMILABEN AODHAVJIBHAI,MOHANBHAI VALABHAI,MULJIBHAI BHIMBHAI,SURESHBHAI VALJIBHAI KUKADIYA,ARJANBHAI MOHANBHAI MEDAVRA,RAJESHBHAI JIVRAJBHAI SURNI,HAPPY HOME CORPORATION,HAPPY HOME	NOTICE SERVED BY DS,NOTICE UNSERVED,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR KK TRIVEDI,MR ARPIT A KAPADIA,MAYANK K TRIVEDI
4366	AO/194/2017	23/11/2018	KARSHANBHAI LALJIBHAI JIVANI,	SANJIVKUMAR T PATEL	KUSUMBEN ARVINDBHAI SHAH,NAMRATABEN PRAKASHBHAI SHAH,RAJESH MANUKUTTAPAN NAIR,	NOTICE SERVED BY DS,(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
4367	AO/196/2017	28/12/2018	RAMESHKUMAR KALULAL JAIN,	MR SP MAJMUDAR	VIJAYBHAI SHANKARLAL PATEL,	NOTICE SERVED BY DS
4368	AO/198/2017	18/12/2017	UTPALBHAI RAJENDRABHAI BAROT,	MR SALIM M SAIYED	MUKESHBHAI RAMPRASAD BAROT,	
4369	AO/202/2017	28/11/2018	UMAR FARUK YUSUF CHHIPA (MAINPURWALA),	MR D M AHUJA	JUBEDABEN WD/O YUSUFBHAI YAKUBBHAI CHHIPA(MAINPURWALA),HANIF YUSUFBHAI CHHIPA,YUNUS YUSUFBHAI CHHIPA,MUNAF YUSUFBHAI CHHIPA,LEGAL HEIRS AND REPRESENTATIVE OF DECD. MEHBOOBHAI YUSUFBHAI CHHIPA,SOHEL MEHBOOBBHAI CHHIPA,NASIMBANU D/O YUSUFBHAI YAKUBBHAI CHHIPA,AHMEDABAD MUNICIPAL CORPORATION	,MR NIRAV C SANGHAVI, (BHARGAV P THAKAR)
4370	AO/203/2017	4/7/2017	RAMJI MANDIR TRUST,MAHANT TRUSTEE BHAGWANDASJI GURUSHRI AYODHYADASJI	MR JIGAR M PATEL	RAMSINH GOBARJI,SHANGARBA GOBARJI,VILASBA GOBARJI,VISHNUBA GOBARJI,KAMLABEN WD/O OF GOBARJI BABAJJI,PARMAR TAKHATSINH BABAJI,PARMAR KESARISINH KANAJI,PARMAR DALPATSINH KANAJI,PARMAR VASUDEV KANAJI,PARMAR JAGATSINH KANAJI,MAHOBATSINH PRATAPJI,KARANSINH PRATAPJI,BHALUBA PRATAPJI,BHARATSINH GOPALJI,VISHNUBEN GOPALJI,VASUBEN GOPALJI,RAJUBHAI GOPALJI,JIVUBA GOPALJI,RANJITSINH DHIRAJI,HANSABEN DHIRAJI,KAILASHBEN DHIRAJI,PUSHPABEN DHIRAJI,CHANCHALBA DHIRAJI,GITABEN GALABSINH,VIKRAMSINH GALABSINH,SITABEN GALABSINH,KESHABA GALABSINH,RABARI AJMALBHAI KALABHAI,RABARI GAFULBHAI KALABHAI,BHARATBHAI DAYABHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4371	AO/204/2017	19/07/2017	JAGDISHGIRI MOHANGIRI GOSWAMI,	MR JV VAGHELA	SHIVRAJGAR AMRUTGAR GOSWAMI,DALPATGAR AMRUTGAR GOSWAMI,BALVATGAR AMRUTGAR GOSWAMI,VINODGAR AMRUTGAR GOSWAMI,RATIGAR AMRUTGAR GOSWAMI,LILAVATIBEN AMRUTGAR GOSWAMI,CHAMPABEN AMRUTGAR GOSWAMI,HEIRS OF URMILABEN AMRUTGAR GOSWAMI,YOGENDRAGIRI MAHEASHGIRI GOSWAMI,TARUNGIRI MAHESHGIRI GOSWAMI,HARIBHAI MAHESHGIRI GOSWAMI,ARVIDABEN AMRUTGAR GOSWAMI,BADI HALUBEN ABDULRAHIM	
4372	AO/205/2017	5/7/2017	VIKRAMBHAI RUPABHAI KHAMBALIA,	JEET Y RAJYAGURU	JAGDISHBHAI JIVRAJBHAI RATHOD,RANJANBEN JAGDISHBHAI RATHOD	
4373	AO/206/2017	25/02/2019	SHREE RAMDEV ICE FACTORY,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	PASCHIM GUJARAT VIJ COMPANY LTD,PASCHIM GUJARAT VIJ COMPANY LTD,NITINKUMAR VALLABHBHAI SANGANI,ASHIFBHAI MAJIDBHAI SAKARIA,CHANDUBHAI SHIVABHAI SANGANI,KARSHANBHAI SHIVABHAI SANGANI,MAGANBHAI SHIVABHAI SANGANI	,MR SP HASURKAR
4374	AO/208/2017	13/02/2020	GODAVARIBEN WD/O PARBHUBHAI JETHABHAI,CHAMPABEN D/O PARBHUBHAI JETHABHAI W/O JAYANTIBHAI VITTHALBHAI PATEL,PUSHPABEN D/O PARBHUBHAI JETHABHAI W/O DIPAKBHAI VASANTBHAI PATEL	PRITHU PARIMAL	BHULABHAI GORDHANBHAI PATEL,CHHAGANBHAI BHIKHABHAI,BHAGUBHAI BHIKHABHAI,JAYABEN NATVARBHAI,NARENDRABHAI NATVARBHAI,UMESHBHAI NATVARBHAI,HARSHADBHAI GOVINDBHAI HIRPARA,BHARATBHAI MANJIBHAI SANGANI,VISHAL SHANTILAL PATEL,GHANSHYAMBHAI NARSIBHAI SHINGALA	NOTICE SERVED BY DS,MR MANAN A SHAH
4375	AO/209/2017	26/11/2019	RAMESH KHIMJI PATEL,KHIMJI HARJI PATEL	MR AS VAKIL	JYOTSNABEN SANJIVKUMAR PATEL,	JAYDEEP H SINDHI
4376	AO/210/2017	10/7/2017	MADHURAM PROPERTIES,	MR. KM ANTANI	TATA CONSULTANCY SERVICES LTD.,,	
4377	AO/212/2017	26/07/2018	QURESHI MOHAMMAD ILIYAS NOOR MOHAMMAD,	MR DHAVAL D VYAS	TAIYABBHAI ABIDBHAI KHOKHAWALA,NAFISA TAIYABBHAI KHOKHAWALA,HUSSAINBHAI TAIYABBHAI KHOKHAWALA	NOTICE SERVED BY DS,MOIZ K RAFIQUE
4378	AO/213/2017	23/07/2018	JIVRAJBHAI BHIKHABHAI GHEVARIYA,	MR SP MAJMUDAR,RUSHABH H MUNSHAW	RANCHODBHAI MORARBHAI,UJAMBEN RANCHODBHAI,NIRMALABEN D/O RANCHODBHAI MORARBHAI,KALAVATIBEN D/O RANCHODBHAI MORARBHAI,PRAKASHBHAI RANCHODBHAI,SHANKARBHAIV,JASHUBEN D/O MORARBHAI RATANJIBHAI,SHANTIBEN D/O MORARBHAI RATANJIBHAI,SEHIKH AHMED REHMAN,AKBARI BEGUM AHMAD	
4379	AO/214/2017	8/12/2020	VRUND TECHNOPLAST,VISHAL POLY PLAST	,MR Y J PATEL	SHARDA PACKAGING,BHIKHUBHAI HARIBHAI PATEL,RAMESHBHAI HARIBHAI PATEL,MUKUNDCHANDRA HARIBHAI PATEL,SHARDABEN HARIBHAI PATEL,G.I.D.C.	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N)
4380	AO/215/2017	27/11/2018	SATISHBHAI MULJIBHAI KHANT,	SUREN B PATEL	BHINJIBHAI AMABAVIBHAI VADALIYA,	MR. HJ KARATHIYA
4381	AO/216/2017	3/10/2018	SHITALBEN GHANSHYAMBHAI LATHIYA,BHARATBHAI GHANSHYAMBHAI LATHIYA,VIRALBHAI GHANSHYAMBHAI LATHIYA	MR DHAVAL D VYAS	GHANSHYAMBHAI NARSINHBHAI LATHIYA,BHARATBHAI MEGHABHAI RABARI	MR KETAN A DAVE,MR VISHWAS S DAVE
4382	AO/217/2017	26/04/2019	MEHMOODMIYA HUSSAINMIYA SHAIKH,JOHARBIBI ABBASMIYA SHAIKH	(MR NIRAL R MEHTA)	MUSTAAKAHMED ABDULRAJAKBHAI SHAIKH,	MR JV JAPEE
4383	AO/220/2017	28/11/2018	SURIYABEN HASAM SAP,	VIJAY H PATEL	MATHAKIYA NAZARUDDIN AMIBHAI,LATIF SULEMAN MAJALIYA,I.C.I.C.I. BANK	

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4384	AO/221/2017	8/11/2017	BALDEVBHAI KANTIBHAI PATEL,SHAILESHKUMAR LALDAS PATEL	MR VIMAL A PUROHIT	AMTHAJI KALAJI THAKOR,ARJANJI KALAJI THAKOR,JYANTIBHAI KESHVALAL PRAJAPATI,RAMESHBHAI MADHAVALAL PATEL,MAFAJI BALAJI THAKOR,RAHUL DEVENDRA THAKOR	
4385	AO/222/2017	20/09/2019	ARVINDPURI KANTIPURI GOSAI,	MR VAIBHAV N SHETH	VISHVAS PLATINIUM AND CO.,VISHVAS PLATINIUM AND CO.,JAY BUILDERS THROUGH ITS OWNER	R N RANAVAT,PUNITA H JOSHI,MANISH S SHARMA
4386	AO/225/2017	2/8/2018	MAHRASHI UDYOG,	MR RH BHANSALI	MAHRASHI PACKAGING MACHINES PVT LTD.,BHAGWATI MECHTECH(INDIA) PVT LTD,BHAGWATI PHARMA MACHINERY COMPANY,JALAMKUMAR BHERAJI BAROT	RULE SERVED,MR YJ TRIVEDI
4387	AO/227/2017	21/07/2017	DHAVAL RAVINDRABHAI CONTRACTOR,	MR GAURANG K PATEL	RAVINDRABHAI MAGANBHAI CONTRACTOR,KANIYABHAI LALBHAI CONTRACTOR,HEMANTKUMAR LALBHAI CONTRACTOR,HANSABEN D/O LALBHAI CONTRACTOR,JYOTIBEN D/O LALBHAI CONTRACTOR,BHARATIBEN D/O LALBHAI CONTRACTOR,MINABEN D/O LALBHAI CONTRACTOR,BINTIBEN MUNJALBHAI CONTRACTOR,RADHAKISHAN BHAGWANDAS RUCHANDANI,PITAMBER BHAGWANDAS RUCHANDANI,MONIKA ARJUNBHAI RUCHANDANI,KANAIYALAL BHAGWANDAS RUCHANDANI,VASUDEV DIPCHAND GOPLANI,PUSHPABEN VASUDEV DIPCHAND GOPLANI,SIDDHARTH SATISHCHAND SHAH,NISHITH SURESHBHAI DESAI	
4388	AO/230/2017	21/07/2017	LOHRASP TAIMURSP DASTUR,ROSHNI LOHRASP DASTUR,HOMIYAR LOHRASP DASTUR,FARZAD LOHRASP DASTUR,SHANI CHANDRAKANTBHAI KUDHNAWALA	VIRAL K SHAH	ANIL GUNVATLAL PATEL,	
4389	AO/232/2017	9/7/2018	RAMESHBHAI S/O CHAGGANLAL TRIVEDI,	MR BHARAT R PANDYA	RANDEEPSINGH S/O GURUDEVSINGH PURDHANI,GURUPALSINGH S/O ATMASINGH MARWAH	RULE SERVED BY DS,JENIL M SHAH
4390	AO/233/2017	4/8/2017	MADANLAL PRABHTILAL JAISWAL,	MS MEGHA JANI	MUNICIPAL COMMISSIONER,	
4391	AO/234/2017	21/08/2017	PASCHIM GUJARAT VIJ COMPANY LTD,PASCHIM GUJARAT VIJ COMPANY LTD,PASCHIM GUJARAT VIJ COMPANY LTD	MR DIPAK R DAVE	RAVECHI STONE,	JENIL M SHAH
4392	AO/235/2017	30/08/2019	SALIM SAHBUDDIN PANJAVANI,	MR D K TRIVEDI	SHRICHAND WADHWANI,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI
4393	AO/236/2017	5/7/2018	AARIF USMANGANI RANGREJ,SABERABIBI USMANGANI RANGREJ,IMRAN USMANGANI RANGREJ,ASFAQ USMANGANI RANGREJ	MR NIRAV R MISHRA	AHMEDABAD MUNICIPAL CORPORATION,NASIRHUSEN KHATAL SHAAB,MOHMEED IQUBAL KHATAL SHAAB	MR JR SHAH,MR ANUJ K TRIVEDI,MR.VISHAL S KHALAS
4394	AO/237/2017	24/12/2019	SUSHILABEN SURESHBHAI PATEL,	MR NV GANDHI,MR VIRENDRA R PATEL	CHHAGENBHAI SHIVRAMDAS PRAJAPATI,	MR. MRUGESH A BAROT
4395	AO/238/2017	19/12/2018	DEVKUNVARBEN NARANBHAI KUKADIA,NARANBHAI KARSHANBHAI KUKADIA	MR JIGAR P RAVAL	PRAKASHBHAI ISHWARBHAI PATEL,SURESHBHAI RAMANBHAI PANDYA	NOTICE SERVED BY DS,MR. JAVED S QURESHI
4396	AO/239/2017	23/03/2018	ABHISHEKKUMAR MISHRA S/O ASHOKKUMAR MISHRA,MEENU MISHRA W/O ASHOKKUMAR MISHRA,ABHILASH MISHRA S/O ASHOKKUMAR MISHRA,ASHOKKUMAR MISHRA S/O BIRBAL MISHRA,DENIKA MAHAJAN W/O ABHILASH MISHRA	SINGHI & CO	AKRUTI RIPAL SHAH,MANYA ASHISH JAGWANI,MUSKAN ASHOK TANWANI,MEHAK ANIL MULCHANDANI	RULE SERVED,MR P P MAJMUDAR,ROHAN A SHAH,RUSHABH H SHAH
4397	AO/240/2017	22/02/2018	SPLENDID INN PVT LTD,	MR NEERAJ J VASU,RITESH D PATADIA	NARITA HOTELS PVT LTD,	MR MRUGEN K PUROHIT

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4398	AO/244/2017	29/11/2017	KUSUMBEN W/O JEKISHNABHAI ALIAS GANDABHAI GORDHANBHAI PATEL,	MR HIMANSHU C DESAI	RAMESHBHAI VENILAL DALAL,HANSABEN RAMESHBHAI DALAL,KISHOR CHANDRAKANT CHOKSI,SUNIL CHANDRAKANT CHOKSI,HEJIBEN BHIMJIBHAI PATEL,MANIBHAI GIRDHARBHAI PATEL,DHARMESHBHAI CHANDUBHAI PATEL,MANAHARBHAI JEKISHNABHAI ALIAS GANDABHAI GORDHANBHAI PATEL,PARESHBHAI JEKISHNABHAI ALIAS GANDABHAI GORDHANBHAI PATEL,GORDHANBHAI ODHABHAI	,MR JIGAR M PATEL
4399	AO/245/2017	27/11/2018	KAILASHBEN W/O. RAMESHBHAI DURLABHBHAI PATEL,HIREN RAMESHBHAI PATEL,SANJAY RAMESHBHAI PATEL,VARSHABEN D/O RAMESHBHAI DURLABHBHAI AND W/O UDAYBHAI KANTIBHAI PATEL	MR VICKY B MEHTA	CHANDRIKABEN WD/O. HARISHCHANDRASINH UDAYSINH,KRISHNABEN D/O HARISHCHANDRASINH UDAYSINH,ROHINIBEN D/O HARISHCHANDRASINH UDAYSINH,PUSHPRAJ HARISHCHANDRASINH,DHARAMVISINH JAYDEVSINH,VANDABEN WD/O JAYDEVSINH UDAYSINH,MALPABEN JAYDEVSINH	NOTICE SERVED BY DS,MR. BHAUMIK DHOLARIYA
4400	AO/247/2017	27/11/2017	RUPABEN HARSHITBHAI KOTHARI,	MS TEJAL A VASHI	DHIREN RANCHODJI DESAI,MONARK POLY PLAST PVT LTD,NARPATSINGH PEMRAJ CHAUDHARY,NAGARAM LACHARAM CHAUDHARY,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	
4401	AO/249/2017	18/01/2018	AMBALAL SARABHAI CHEMICALS LTD,SARABHAI HEALTH CARE LTD,ANKIT AGRAWAL,ANIL KUMAR AGRAWAL,ROHAN AGRAWAL,POONAM AGRAWAL	MR PRATIK Y JASANI,MS RUSHVI N SHAH,A R KADRI	AMBALAL SARABHAI ENTERPRISES LTD,	MS MEGHA JANI
4402	AO/253/2017	26/11/2018	PADMABEN HARISHBHAI MISTRY,HARISHBHAI RAMBHAI MISTRY	MR HARSHADRAY A DAVE	MOHANBHAI RANCHHODBHAI MISTRY,	MR JAYPRAKASH UMOT
4403	AO/254/2017	21/08/2017	GITANJALI JEWELLARY RETAIL LIMITED,GITANJALI GEMS LIMITED,MEHUL CHINUBHAI CHOKSHI,GITANJALI INFRATECH LIMITED,HYDRABAD GEMS SEZ LIMITED,NASIK MULTI SERVICES SEZ LIMITED,DECENT SECURITES AND FINANCE PVT LIMITED,EUREKA FINSTOCK PVT LIMITED,N AND J FINSTOCK PVT LIMITED,GILI INDIA LTD,NAKSHTRA BRANDS LIMITED,MOBILENXT TELESERVICES PVT LIMITED	MR SALIL M THAKORE	DIVYANIRMAN JEWELS,GITANJALI EXPORTS CORPORATION LIMITED,DECENT INVESTMENTS AND FINANCE PVT LIMITED,GITANJALI VENTURE DMCC,SAMUELS JEWELLERS INC,GITANJALI BRANDS LIMITED,ASMI JEWELLARY INDIA LIMITED,D'DAMAS JEWELLARY(I) PVT LTD,SPECTRUM JEWELLARY LIMITED,GGL DIAMONDS LLC,LEADING ITALION JEWELS SRL,ABBEYCREST (THAILAND) LIMITED,LEADING JEWELS OF JAPAN KUBUSHIKI KAISHA,GIANTTI JEWELLARY(SHANGHAI) CO. LIMITED,TIAN XIN DIAMONDS(SHANGHAI) CO LTD,SANGINI JEWELLARY,MAYA GOLD,MMTC GITANJALI LIMITED	,MR SP MAJMUDAR
4404	AO/255/2017	22/11/2018	PRASHANT NATUBHAI BHATU,	MS TEJAL A VASHI	KANTIBHAI MAGANBHAI PATEL,JAYANTIBHAI MAGANBHAI PATEL,PREMIBEN BAVJIBHAI MAHYAVANSHI,VINODBHAI BAVJIBHAI MAHYAVANSHI,GEETABEN BAVJIBHAI MAHYAVANSHI,PRAVIN KESARJI MANKA,NISHAR MOHSINMIYA SHEIKH	NOTICE SERVED BY DS,MR JIGAR G GADHAVI
4405	AO/256/2017	26/02/2018	CHHAGANBHAI RAMJIBHAI SOLANKI,	MR PRATIK P THAKKAR	BABIBEN MANUBHAI SOLANKI,	
4406	AO/258/2017	12/2/2019	ASHOK TOTARAM SHARMA,	MR AMIT V THAKKAR	NAZIMA NASRUDDIN DODIYA,	

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4407	AO/259/2017	23/08/2017	AMIT JAYANTIBHAI PATEL,GOVINDBHAI BABUBHAI PATEL,RAMESHBHAI VITTHALDAS PATEL	(MR MB GANDHI),MR CHINMAY M GANDHI	L.H OF DECD. KESHAJI KALAJI,THAKOR BHALUBEN KESHAJI KALAJI,THAKOR BHIKAJI KESHAJI,THAKOR ANJUBEN KESHAJI,THAKOR CHANDRIKABEN KESHAJI,THAKOR MAHESH KESHAJI,LAXMIBEN KALAJI,RAJENDRABHAI VISHNUBHAI PATEL,VINOD LAXMANJI THAKOR,HAREKRISHNA VASANTLAL PATEL,DISTRICT COLLECTOR,L.H. OF DECD. ARJANJI LALLUJI VAGHELA,VISHNUBHAI ARJANBHAI VAGHELA,SAROJBEN WD/O MANUBHAI ARJANBHAI VAGHELA,SUHASKUMAR MANUBHAI VAGHELA,ASHWINKUMAR MANUBHAI VAGHELA,DHARMESHKUMAR MANUBHAI VAGHELA,HITESHKUMAR MANUBHAI VAGHELA,BHAGWANDAS KESHAVLAL PATEL,MANJULABEN PARSHOTTAMDAS PATEL,DIVYESH BHAGWANDAS PATEL,JAGRUTIBEN BHAGWANDAS PATEL,PAYALBEN BHAGWANDAS PATEL,BHIKHABHAI GANESHBHAI RABARI,NARENDRA KANTILAL PATEL	,(MR PRABHAV A MEHTA)
4408	AO/260/2017	23/08/2017	AMIT JAYANTIBHAI PATEL,GOVINDBHAI BABUBHAI PATEL,RAMESHBHAI VITTHALDAS PATEL	(MR MB GANDHI),MR CHINMAY M GANDHI	L.H OF DECD. KESHAJI KALAJI,THAKOR BHALUBEN KESHAJI KALAJI,THAKOR BHIKAJI KESHAJI,THAKOR ANJUBEN KESHAJI,THAKOR CHANDRIKABEN KESHAJI,THAKOR MAHESH KESHAJI,LAXMIBEN KALAJI,RAJENDRABHAI VISHNUBHAI PATEL,VINOD LAXMANJI THAKOR,HAREKRISHNA VASANTLAL PATEL,DISTRICT COLLECTOR,L.H. OF DECD. ARJANJI LALLUJI VAGHELA,VISHNUBHAI ARJANBHAI VAGHELA,SAROJBEN WD/O MANUBHAI ARJANBHAI VAGHELA,SUHASKUMAR MANUBHAI VAGHELA,ASHWINKUMAR MANUBHAI VAGHELA,DHARMESHKUMAR MANUBHAI VAGHELA,HITESHKUMAR MANUBHAI VAGHELA,BHAGWANDAS KESHAVLAL PATEL,MANJULABEN PARSHOTTAMDAS PATEL,DIVYESH BHAGWANDAS PATEL,JAGRUTIBEN BHAGWANDAS PATEL,PAYALBEN BHAGWANDAS PATEL,BHIKHABHAI GANESHBHAI RABARI,NARENDRA KANTILAL PATEL	,(MR PRABHAV A MEHTA)
4409	AO/261/2017	21/08/2017	SAMUELS JEWELERS INC.,LEADING ITALIAN JEWELS SRL.,ABBEYCREST (THAILAND) LIMITED,LEADING JEWELS OF JAPAN KUBUSHIKI KAISHA,GIANTTI JEWELLERY (SHANGHAI) CO. LTD.,GITANJALI VENTURE DMCC,GGL DIAMONDS,MMTC GITANJALI LTD.,NAKSHATRA WORLD LTD. (EARLIR NAME GITANJALI BRANDS LTD.),BEZEL JEWELLERY (INDIA) PRIVATE LTD. (EARLIER NAME D'DAMAS JEWELLERY P. LTD.	MR SALIL M THAKORE	DIVYANIRMAN JEWELS,GITANJALI JEWELLERY RETAIL LTD.,GITANJALI GEMS LTD.,MEHUL CHINUBHAI CHOKSI - CHAIRMAN AND MANAGING DIRECTOR OF GITANJALI GEMS LTD.,GITANJALI INFRATECH LTD.,HYDERABAD GEMS SEZ LTD.,NASHIK MULTI SERVICES SEZ LTD.,DECENT SECURITIES AND FINANCE PVT LTD.,EUREKA FINSTOCK PVT. LTD.,N AND J FINSTOCK PVT. LD.,GILI INDIA LTD.,NAKSHATRA BRANDS LTD.,MOBILE NXT TELESERVICES PVT. LTD.,GITANJALI EXPORTS CORPORATION LTD. (MERGED INTO GITANJALI GEMS LTD.),ASMI JEWELLERY INDIA LTD. (MERGED INTO NAKSHATRA BRANDS LTD.),SPECTRUM JEWELLERY LTD. (MERGED IN NAKSHATRA BRANDS LTD),SANGIJI JEWELLERY,MAYA GOLD,TIAN XIN DIAMONS (SHENGHAI) CO. LTD.,DECENT INVESTMENTS AND FINANCE PVT. LTD.	

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4410	AO/262/2017	3/2/2020	AMBUBHAI SHAMBHUBHAI PATEL,	MR SATYAM Y CHHAYA	MAHMMADSALIM JAN MAHMMAD DAWAVALA,MAHMMADRASIK GULAMMAHMMAD MEMON,KETANKUMAR VISHVNATH PANDYA,GIRISHCHANDRA MAHENDRAPRASAD PATHAK,JYOTSNABEN JAGDISHBHAI JOSHI,GUNVATRAI MAGANLAL THROUGH HIS HEIRS AND L.R.,ILESHKUMAR GUNVATRAI VYAS,SUJANBEN GUNVATRAI VYAS,JAISHREEBEN GUNVATRAI VYAS,SHILABEN GUNVATRAI VYAS,VANDNABEN GUNVATRAI VYAS,BANKIMCHANDRA VISHVNATH PANDYA,DUDHIJKUMAR HARIOMBHAI VYAS,MEMON DILAL A,AKBAR YUSUF ARODIYA,MAHMMAD YUSUF ARODIYA,YASIN YUSUF ARODIYA,MAHMMAD IQBAL V. SACHORA,MEMON NURJAHABANU D.,MEMON NURJAHABANU D.,MEMON ANISHABANU HIDAYAT,MEMON VASIBULLAH AHEMAD A HAMID,MEMON LUKMAN ABIDHUSEN JANMAHHMAD,AYYUB ALIBHAI PATEL,SALMAN ABDUL LATIF PATEL,AYYUB YUSUF ARODIYA	,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR MOHMEDSAIF HAKIM
4411	AO/264/2017	21/01/2020	RUCHI NIRMAN PVT LTD,	(MR PRABHAV A MEHTA)	LAXMIBEN D/O DAHYABHAI PRAHALADBHAI THAKOR W/O LAXMANJI MANGAJI THAKORE,SHAMBHUBHAI PRAHALADBHAI THAKOR,DINESHBHAI SHAMBHUJI THAKOR,VIJAYBHAI SHAMBHUJI THAKOR	MR ARPIT P PATEL,HARSH V GAJJAR
4412	AO/266/2017	29/08/2017	KAUTUKKUMAR PRAKASHBHAI SHAH,	MR NILESH A PANDYA	DINESHKUMAR BHAGWANDAS DHANWANI,	
4413	AO/267/2017	6/9/2017	AMITKUMAR NAVNITLAL JAYSWAL,	MS VIDITA D JAYSWAL	MANUJI ALIAS MANAJI MOHANJI THAKKOR,GALAXY DEVELOPERS,KIRTIKUMAR RAMANBHAI PATEL,AMITBHAI BABUBHAI PATEL,DARSHAN ESTATE CORPORATION	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4414	AO/268/2017	13/10/2017	L.H. OF DECD. SHANTABEN WD/O RAMANBHAI CHATURBHAI ANALBEN HEMANTBHAI PATEL,	MR TEJAS P SATTA	L.H. OF BABUBHAI CHATURBHAI PATEL,RAJENDRA BABUBHAI PATEL,PANKAJ BABUBHAI PATEL,HEMALBEN BABUBHAI PATEL,MADHUBEN BABUBHAI PATEL,HARIBHAI CHATURBHAI PATEL,L.H. OF MANUBHAI CHATURBHAI PATEL,SAVITABEN MANUBHAI PATEL,DIPAK MANUBHAI PATEL,KIRAN MANUBHAI PATEL,L.H OF RANCHHODBHAI CHATURBHAI PATEL,NIMESH RANCHHODBHAI PATEL,SHAILESH RANCHHODBHAI PATEL,KETNA RANCHHODBHAI PATEL,KANTABEN RANCHHODBHAI PATEL,L.H. OF CHAMPABEN D/O CHATURBHAI HIRABHAI,DHARMENDRA BHAILAL PATEL,MITABEN BHAILAL PATEL,SURESH HIRALAL SHAH,MANOJ BHUPATBHAI VADODARIYA,RAJESH BHUPATBHAI VADODARIYA,SHAILESH BHUPATBHAI VADODARIYA,MINABEN BHUPATBHAI VADODARIYA,DEEP SHAILESH VADODARIYA,HARILAL DEVRAM THAKKAR,SANDIPBHAI NARISNHBHAI PATEL,ADANI FOUNDATION,R K INFRASTRUCTURE PVT LTD,GOYAL AND CO. (CONSTRUCTION) PVT LTD,K B SHUKAL REGIONAL DIRECTOR OF DAYANAND ANGLO VEDIC,DEVANG K ZAVERI DIRECTOR OF SARVASHANTI PROPERTY PVT LTD,KATARIYA AUTOMOBILE LTD,ROZIDEVI PAVANKUMAR AGRAWAL,PAVANKUMAR TRILOKCHAND AGRWAL,SILICON REAL ESTATE PVT LTD,APURVA K SANGHAVI,RAMESHBHAI NAGINDAS SHAH,AJANA RAMESHBHAI SHAH,MANISH RAMESHBHAI SHAH,VINODBHAI MANUBHAI,MANUBHAI ISHWARBHAI,RAMABHAI BHULABHAI BHARWAD,NAROTTAMBHAI ISHWARBHAI,MADHUBHAI NYALCHAND SHAH,SURESH MANUBHAI,DILIP MANUBHAI,JAYABEN D/O MANUBHAI ISHWARBHAI,CHAMPABEN W/O MANUBHAI ISHWARBHAI,DAXABEN D/O NAROTTAMBHAI ISHWARBHAI,GOVINDBHAI BHULABHAI BHARWAD,KALPESHBHAI MAMANBHAI BHARWAD,SHANTIBHAI BHUDARBHAI,MAHASUKHBHAI BHUDARBHAI,VINODBHAI BHUDARBHAI,VASANTBHAI BHUDARBHAI,GAUTAMBHAI BHUDARBHAI,RAJESHBHAI BHUDARBHAI,MAHENDRABHAI MANILAL PATEL,HARSHAD MANILAL PATEL,MANGUBEN PARSHOTTAMBHAI NATHABHAI,HIRE KARSHANBHAI PATEL,RAKESH KARSHANBHAI PATEL,JAYENDRA KANTILAL DOSHI,JYOTI JAYENDRA DOSHI,ISAWARBHAI SWELSING BAGGA,PARAMJITKAUR ISHWARSING BAGGA,PAYALBEN D/O NAROTTAMBHAI,KAILASHBEN W/O NAROTTAMBHAI,SUKHBIRSING ISHWARSING BAGGA,SURJITSING ISHWARSING BAGGA,SWARNKAUR SURJITSING,LALITABEN WD/O PARSHOTAMBHAI NAGAR,PATEL DINUBHAI PARSHOTTAMBHAI,PATEL CHINUBHAI PARSHOTTAMBHAI,PATEL MAHENDRABHAI PARSHOTTAMBHAI,PATEL RENUKABEN D/O PARSHOTTAMBHAI,BANK OF BARODA,JIGNESH NAVINCHANDRA DHRUV	,MR JIGAR M PATEL

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4415	AO/270/2017	11/9/2017	S N BHOBE AND ASSOCIATES PVT LTD,	MR NIKUNT K RAVAL	SURAT MUNICIPAL CORPORATION,	
4416	AO/271/2017	17/09/2019	LATE AMBALAL BECHARDAS PATEL'S L.H.,PANKAJ AMBALAL PATEL,JAYENDRA AMBALAL PATEL,BACHBHAI BECHARBHAI PATEL,LATE KANIYALAL HARIBHAI PATEL'S AND LATE MANJULABEN'S W/O KANIYALAL HARIBHAI'S HEIRS,RUPALBEN KANIYAKAK PATEL'S DAUGHTER,BHOGILAL HARIBHAI PATEL,HEIRS OF DECD. BALDEVBHAI RAMABHAI PATEL,LILABEN WD/O BALDEVBHAI RAMABHAI,SATISHKUMAR BALDEVBHAI,KUSUMBEN D/O BALDEVBHAI AND W/O SHAILESHKUMAR NANDULAL,SHAILESHKUMAR BALDEVBHAI,RAMESHBHAI RAMABHAI PATEL,ASHVINBHAI RAMABHAI PATEL,HEIRS OF DECD. DILIPBHAI RAMABHAI PATEL,NIRUBEN DILIPBHAI PATEL,RIDDHIBEN DILIPBHAI PATEL,RIPALBEN DILIPBHAI PATEL,MINOR HARSH DILIPBHAI,LALITABEN D/O RAMABHAI BECHARBHAI PATEL AND W/O BHIKHALAL VANMALIDAS	MS MITA S PANCHAL	KALPANABEN ALIAS KOKILABEN JASVANTBHAI RATHOD,HEIRS OF PROPRIETOR OF K K DEVELOPERS DECD JASAVANTBHAI KODARBHAI RATHOD,KOKILABEN W/O JASVANTBHAI RATHOD,VAISHALIBEN D/O JASVANTBHAI KODARBHAI RATHOD AND W/O BHAVIKKUMAR DARJI,KRISHNA D/O JASVANTBHAI KODARBHAI RATHOD,KRUPA D/O JASVANTBHAI KODARBHAI RATHOD AND W/O MANISHKUMAR PAREKH,HIMALAY JASVANTBHAI RATHOD	,MR GAURANG K PATEL
4417	AO/272/2017	10/5/2018	HARIBHAI CHIMANBHAI PATEL,VIDHYABEN W/O HARIBHAI PATEL AND,AMISH HARIBHAI PATEL,DECEASED KANTILAL AMBALAL PATEL,RAJNIKANT KANTILAL PATEL,RAJENDRABHAI KANTILAL PATEL	MR UMANG R VYAS	DEVENBHAI RAMESHBHAI PATEL,KALPESHKUMAR DINESHCHANDRA PATEL	MR SHITAL R PATEL,MR MUKESH N VAIDYA,AADITYA D BHATT
4418	AO/273/2017	26/07/2018	GROUP SEB (INDIA) PRIVATE LIMITED,	M/S WADIAGHANDY AND CO	M/S SYMPHONY LIMITED,SHREE ENTERPRISE	NOTICE SERVED,MS ANUJA S NANAVATI
4419	AO/276/2017	20/09/2017	PRABHATSINH SAMPATSINH NAKUM,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	JAYKAR THAKORLAL MEHTA,	
4420	AO/279/2017	17/02/2020	HEIRS OF LATE PARSOTAMDAS MADHAVDAS,GEETABEN KETANKUMAR TRIVEDI	MM BEG,AMRUTA S SINDHA	HEIRS OF LATE TULSIDAS MADHAVDAS MAHANT,DIPAK TULSIDAS ACHARYA,JYOTSANABEN BANKIMBHAI BHATT,MAYABEN HITESHKUMAR SEVAK,NEETABEN CHANDRESHKUMAR PATHAK,ANEETABEN TULSIDAS,SWAMTIBEN D/O LATE INDIRABEN PARASANTBHAI PATHAK,RACHITA D/O LATE INDIRABEN PARASANTBHAI PATHAK,HARSHADBHAI TULSIDAS MAHANT,M/S MELEBAL PIPE FITTINGS (A PARTNERSHIP FIRM),HEIRS OF LATE PARSOTAMDAS MADHAVDAS,JYOTIBEN PARSOTAMDAS,PRAKASH PARSOTAMDAS,MANDABEN PARSOTAMDAS,USHABEN CHANDRAKANT PANDYA,HEIRS OF LATE TRIJUGNARAYAN SARJUPRASAD PANDYA,NARENDRAKUMAR TRIJUGNARAYAN PANDYA,VASANTIBEN NARHARIPRASAD TRIVEDI,ARUNABEN RAMESHCHANDRA JOSHI,SULOCHANABEN BHAGWATIPRASAD JOSHI,DAKSHABEN TRUSHARKUMAR TRIVEDI,DHARMISTHABEN UPENDRAKUMAR PANDYA,ALKABEN SURYAKANT BHATT	,MR KRUNAL D PANDYA,MR D J MAHALE
4421	AO/280/2017	19/12/2018	RAJESH JAYANTILAL DUSHWALA,	(MR PRABHAV A MEHTA)	GOVIND NAROTTAMBHAI PATEL,SANJAY VASANTLAL MODI,GOLANBHAI GOLAKHBHAI VALA,BHARAT HARIBHAI VIRANI,HASMUKH ALIAS HASUBHAI HARIBHAI VIRANI,NATU NARANBHAI VIRANI,PRAVIN NARANBHAI VIRANI,BHAGWANJI LALJIBHAI SOLANKI,MANSUKH LALAJIBHAI SOLANKI,KISHOR MOHANBHAI VIRANI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR. BHAUMIK DHOLARIYA,JAY R TALAVIA

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4422	AO/281/2017	13/09/2017	VISHAJI MOTIJI THAKOR,RAVAJI BACHUJI THAKOR,BHAVAJI BACHUJI THAKOR,RAMESHJI BACHUJI THAKOR,RANJANBEN BACHUJI THAKOR	MR GOPAL M PANDYA	BHARATBHAI MAFABHAI,RAMJIBHAI RANCHHODBHAI PRAJAPATI,KIRTIKUMAR RAMANLAL PATEL,MINESHKUMAR RAMANLAL PATEL	
4423	AO/282/2017	26/09/2017	CIPLA LIMITED,	MR. RAHUL R DHOLAKIA	M/S PALAK PHARMA,SOFTGEL HEALTHCARE PVT LTD	,MR AB GATESHANIYA
4424	AO/285/2017	13/08/2018	SUZLON GUJARAT WIND PARK LIMITED,	MS MEGHA JANI	STATE OF GUJARAT,DEVKUBHAI VASKURBHAI KHACHAR,HEIRS OF DECD. VIKUBHAI VASKURBHAI KHACHAR,NANDKUNWARBA VIKUBHAI KHACHAR,RAJENDRABA VIKUBHAI KHACHAR,JAYENDRABA VIKUBHAI KHACHAR,HEIRS OF DECD. OGHADBHAI SOMLABHAI,HEIRS OF DECD. UNADBHAI OGHADBHAI,HEIRS OF DECD. SONUBA OGHADBHAI,NANUBEN OGHADBHAI KHACHAR W/O ANAKBHAI NANGBHAI DHANDHAL,BISUBHAI OGHADBHAI KHACHAR,HEIRS OF DECD. GABHARUBHAI OGHADBHAI,KAMLABA WD/O UNADBHAI OGHADBHAI,SHANTUBEN UNADBHAI KHACHAR,BHARATBHAI UNADBHAI KHACHAR,VALKUBHAI UNADBHAI KHACHAR,RAMJUBEN UNADBHAI W/O BABBHAI SHANTUBHAI DHANDHAL,GAJARABA W/O UMABHAI KHACHAR,HEMBA W/O ANAKBHAI KHACHAR,JAYABA W/O RAMBHAI KALUBHAI VALA,SURESHBHAI GABHARUBHAI KHACHAR,YUVRAJBHAI GABHARUBHAI KHACHAR,NANDABA W/O SHANTUBHAI UNADBHAI,GUJARAT CHLORO CHEMICAL LIMITED	,NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR PRATIK P THAKKAR
4425	AO/286/2017	13/08/2018	SUZLON GUJARAT WIND PARK LIMITED,	MS MEGHA JANI	STATE OF GUJARAT,DEVKUBHAI VASKURBHAI KHACHAR,HEIRS OF DECD. VIKUBHAI VASKURBHAI KHACHAR,NANDKUNWARBA VIKUBHAI KHACHAR,RAJENDRABA VIKUBHAI KHACHAR,JAYENDRABA VIKUBHAI KHACHAR,HEIRS OF DECD. OGHADBHAI SOMLABHAI,HEIRS OF DECD. UNADBHAI OGHADBHAI,HEIRS OF DECD. SONUBA OGHADBHAI,NANUBEN OGHADBHAI KHACHAR W/O ANAKBHAI NANGBHAI DHANDHAL,BISUBHAI OGHADBHAI KHACHAR,HEIRS OF DECD. GABHARUBHAI OGHADBHAI,KAMLABA WD/O UNADBHAI OGHADBHAI,SHANTUBEN UNADBHAI KHACHAR,BHARATBHAI UNADBHAI KHACHAR,VALKUBHAI UNADBHAI KHACHAR,RAMJUBEN UNADBHAI W/O BABBHAI SHANTUBHAI DHANDHAL,GAJARABA W/O UMABHAI KHACHAR,HEMBA W/O ANAKBHAI KHACHAR,JAYABA W/O RAMBHAI KALUBHAI VALA,SURESHBHAI GABHARUBHAI KHACHAR,YUVRAJBHAI GABHARUBHAI KHACHAR,NANDABA W/O SHANTUBHAI UNADBHAI,GUJARAT CHLORO CHEMICAL LIMITED	,NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR PRATIK P THAKKAR

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4426	AO/287/2017	13/08/2018	SUZLON GUJARAT WIND PARK LIMITED,	MS MEGHA JANI	STATE OF GUJARAT,DEVKUBHAI VASKURBHAI KHACHAR,HEIRS OF DECD. VIKUBHAI VASKURBHAI KHACHAR,NANDKUNWARBA VIKUBHAI KHACHAR,RAJENDRABA VIKUBHAI KHACHAR,JAYENDRABA VIKUBHAI KHACHAR,HEIRS OF DECD. OGHADBHAI SOMLABHAI,HEIRS OF DECD. UNADBHAI OGHADBHAI,HEIRS OF DECD. SONUBA OGHADBHAI,NANUBEN OGHADBHAI KHACHAR W/O ANAKBHAI NANGBHAI DHANDHAL,BISUBHAI OGHADBHAI KHACHAR,HEIRS OF DECD. GABHARUBHAI OGHADBHAI,KAMLABA WD/O UNADBHAI OGHADBHAI,SHANTUBEN UNADBHAI KHACHAR,BHARATBHAI UNADBHAI KHACHAR,VALKUBHAI UNADBHAI KHACHAR,RAMJUBEN UNADBHAI W/O BABBHAI SHANTUBHAI DHANDHAL,GAJARABA W/O UMABHAI KHACHAR,HEMBA W/O ANAKBHAI KHACHAR,JAYABA W/O RAMBHAI KALUBHAI VALA,SURESHBHAI GABHARUBHAI KHACHAR,YUVRAJBHAI GABHARUBHAI KHACHAR,NANDABA W/O SHANTUBHAI UNADBHAI,GUJARAT CHLORO CHEMICAL LIMITED	,NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR PRATIK P THAKKAR
4427	AO/288/2017	20/09/2017	KAMLABEN SURESHBHAI PATEL D/O BHAGUBHAI KESHAVBHAI PATEL,DAHIBEN MANILAL PATEL D/O BHAGUBHAI KESHAVBHAI PATEL,BHAVNABEN BHARATBHAI PATEL D/O BHAGUBHAI KESHAVBHAI PATEL,BHANUBEN ARVINDBHAI PATEL D/O BHAGUBHAI KESHAVBHAI PATEL	MR MANAN A SHAH	NANIBEN WD/O BHAGUBHAI KESHAVBHAI PATEL,AMRATBHAI BHAGUBHAI PATEL,INDIRABEN ALIAS INDUBEN D/O BHAGUBHAI KESHAVBHAI PATEL	
4428	AO/289/2017	20/09/2017	SHREE GAYATRI AUTOMOBILES,	MR HASIT DAVE,G G KOTAK	BHARAT PETROLEUM CORPORATION LIMITED.,M/S SANT RAJARAM PETROLEUM,KHARSHANA JAYESHKUMAR	
4429	AO/291/2017	12/12/2018	KASHI VISHVANATH SANSKRUT MAHAVIDHALAYA,	MR NIKUNT K RAVAL	ANILKUMAR MANILAL PATEL,HEMANGINIBEN PANKAJBHAI PATEL WD/O PANKAJKUMAR MANILAL PATEL,DHAVAL PANKAJKUMAR PATEL,MINOR BRIJESH PANKAJKUMAR PATEL THROUGH NATURAL GUARDIAN HEMANGINIBEN PANKAJBHAI PATEL	,MS TRUSHA K PATEL
4430	AO/296/2017	12/12/2017	SHAKUNTBEN D/O OF ISHWARBAVA PADHIYAR AND WD/O CHHELSING,LEGAL REPRESENTATIVES & HEIRS OF DECEASED CHANDANBEN D/O ISHWARBAVA PADHIYAR,TEJUBEN ALIAS KOKILABEN BALWANTSINH JADAV W/O GANPATSINH RANA,L.R. & HEIRS OF DECD. VIKRAMSINH BALWANTSINH JADAV,L.R. & HEIRS OF DECD. BAHADURSINH BALWANTSINH JADAV,ARJUNSINH BALWANTSINH JADAV,PREMILABEN VIKRAMSINH JADAV,SUKHPALSINH VIKRAMSINH JADAV,SANJAYSINH VIKRAMSINH JADAV,NILESHSINH VIKRAMSINH JADAV,MANJULABEN W/O BAHADURSINH JADAV,JASHODABEN D/O BAHADURSINH JADAV & W/O KHEDUBHA VAJA,PRAVINSINH BAHADURSINH JADAV,INDUBEN BAHADURSINH JADAV W/O VANRAJSINH PUVAR,L.R. & HEIRS OF DECD. OTARABEN D/O ISHWARBAVA PADHIYAR AND W/O RAISINH RAJ,DEVISINH RAISINH RAJ,PRAVINSINH RAISINH RAJ,JASHVANTSINH RAISINH RAJ,JAYBABEN D/O RAISINH RAJ & W/O JITSINH MAHIDA,TEJBABEN D/O RAISINH RAJ & W/O DOLATSINH MAHIDA,LILABEN D/O RAISINH RAJ & W/O VAJESANG MAHIDA,KHODSINH BALVANTSINH JADAV	MR NK MAJMUDAR	KALUBAVA ISHWARBAVA PADHIYAR,BHARATSINH NATVARSINH PADHIYAR,PRAVINSINH NATVARSINH PADHIYAR THRU HIS LEGAL HEIRS AND REPRESENTATIVES,MEENABEN PRAVINSINH PADHIYAR,JASHPALSINH PRAVINSINH PADHIYAR,KRUSHNAPALSINH PRAVINSINH PADHIYAR,LILABEN ALIAS LILAKUNVAR NATVARSINH S/O RANSINH KABAVAT,HIRABEN NATVARSINH PADHIYAR W/O JABBARSINH KABAVAT,DEVILABEN ALIAS DEKUNVAR NATVARSINH PADHIYAR,PRAKASHBEN ALIAS PRAKASHKUNVAR NATVARSINH PADHIYAR W/O VIRSINH KABAVAT,VINUBEN ALIAS VILASKUNVAR NATVARSINH PADHIYAR W/O JORSINH KABAVAT,DHANUBEN ALIAS DHANKUNVAR NATVARSINH PADHIYAR W/O JOGSINH KABAVAT,MANOJBHAI JASHBHAI PATEL,TRANSPEX SILOX INDUSTRIES PVT.LTD THRU ITS DEPUTY MANAGER	,MR SP MAJMUDAR

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4431	AO/297/2017	23/08/2019	CHETAN ARVINDBHAI PATEL,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	CHANCHALBEN TRIKAMBHAI PATEL (DECEASED),SANJAYBHAI R PANCHAL,DHAVALBHAI ARVINDBHAI PATEL,DHANSUKHBHAI TRIKAMBHAI PATEL,PRAVINBHAI TRIKAMBHAI PATEL,VIJAYBHAI TRIKAMBHAI PATEL,SAROJBEN BHUPENDRABHAI MEHTA (D/O TRIKAMBHAI PATEL)	DS AFF.NOT FILED (N),MS TEJAL A VASHI
4432	AO/298/2017	23/08/2019	CHAMPABEN KALIDAS PATEL,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	CHANCHALBEN TRIKAMBHAI PATEL (DECEASED),SANJAYBHAI R PANCHAL,DHAVALBHAI ARVINDBHAI PATEL,DHANSUKHBHAI TRIKAMBHAI PATEL,PRAVINBHAI TRIKAMBHAI PATEL,VIJAYBHAI TRIKAMBHAI PATEL,SAROJBEN BHUPENDRABHAI MEHTA (D/O TRIKAMBHAI PATEL)	,MS TEJAL A VASHI
4433	AO/299/2017	23/08/2019	MANEKBHAI DAHYABHAI RAUT,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	CHANCHALBEN TRIKAMBHAI PATEL (DECEASED),SANJAYBHAI R PANCHAL,DHAVALBHAI ARVINDBHAI PATEL,DHANSUKHBHAI TRIKAMBHAI PATEL,PRAVINBHAI TRIKAMBHAI PATEL,VIJAYBHAI TRIKAMBHAI PATEL,SAROJBEN BHUPENDRABHAI MEHTA (D/O TRIKAMBHAI PATEL)	,MS TEJAL A VASHI
4434	AO/300/2017	23/08/2019	BALLUBHAI ALIAS BALWANTBHAI BHIKHABHAI PATEL,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	CHANCHALBEN TRIKAMBHAI PATEL (DECEASED),SANJAYBHAI R PANCHAL,DHAVALBHAI ARVINDBHAI PATEL,DHANSUKHBHAI TRIKAMBHAI PATEL,PRAVINBHAI TRIKAMBHAI PATEL,VIJAYBHAI TRIKAMBHAI PATEL,SAROJBEN BHUPENDRABHAI MEHTA (D/O TRIKAMBHAI PATEL)	,MS TEJAL A VASHI
4435	AO/301/2017	23/08/2019	INDRAVATIBEN RAMKARANBHAI PAL,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	CHANCHALBEN TRIKAMBHAI PATEL (DECEASED),SANJAYBHAI R PANCHAL,DHAVALBHAI ARVINDBHAI PATEL,DHANSUKHBHAI TRIKAMBHAI PATEL,PRAVINBHAI TRIKAMBHAI PATEL,VIJAYBHAI TRIKAMBHAI PATEL,SAROJBEN BHUPENDRABHAI MEHTA (D/O TRIKAMBHAI PATEL)	,MS TEJAL A VASHI
4436	AO/302/2017	23/08/2019	NAROTTAMBHAI GOVANBHAI PATEL,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	CHANCHALBEN TRIKAMBHAI PATEL (DECEASED),SANJAYBHAI R PANCHAL,DHAVALBHAI ARVINDBHAI PATEL,DHANSUKHBHAI TRIKAMBHAI PATEL,PRAVINBHAI TRIKAMBHAI PATEL,VIJAYBHAI TRIKAMBHAI PATEL,SAROJBEN BHUPENDRABHAI MEHTA (D/O TRIKAMBHAI PATEL)	,MS TEJAL A VASHI
4437	AO/304/2017	29/09/2017	AREA MANAGER,	(MRS MAUNA M BHATT)	MUKTABEN GHANSHYAMBHAI,ZARNA GHANSHYAMBHAI,MINOR VAIDEHI GHANSHYAMBHAI,SURAJBEN JADAVJIBHAI	
4438	AO/308/2017	26/10/2018	DILIPBHAI KANJIBHAI PATEL,NIRMALABEN DILIPBHAI PATEL,GUNVATRAI VRUJLAL BHADANI,MANOJKUMAR VRUJLAL BHADANI,CHAGANBHAI DAMJIBHAI BUSA,KARSANBHAI KESHVBHAI KOTADIA,THAKARSHIBHAI GANGARAMBHAI SANJA,PRIYAMVADA, JERAMBHAI KUNDARIA,MALJIBHAI PRAGJIBHAI MAKSANA,DILIPKUMAR JETHABHAI KANTESARIYA	MR HITESH V PATEL	CHAITALI NARENDRAKUMAR SHAH,VARSHA NARENDRAKUMAR SHAH,NARENDRA MAGANLAL SHAH	MR P P MAJMUDAR,MS VIDHI J BHATT,AAYOG Y DOSHI
4439	AO/309/2017	14/03/2019	MAGANBHAI RANCHHODBHAI PATEL,	MR AMIT V THAKKAR	RANCHHODBHAI NATHABHAI PATEL(DECD.),RAMILABEN D/O RANDHODBHAI AND W/O NATVARBHAI PATEL,JELIBEN D/O RANCHHODBHAI PATEL,REVABEN D/O RANCHHODBHAI PATEL	DELETED,MR.DISHANT K THAKKAR,MR D V KANSARA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4440	AO/310/2017	9/1/2018	SARINE TECHNOLOGIES LTD,	MR DILIP B RANA	DIYORA AND BHANDERI CORPORATION,BHANDERI IMPEX,GSPN EXIM,BHANDERI TRENDS(INDIA) PVT. LTD,DIYORA DIAMOND PVT LTD,PRAVIN DHARAMSHIBHAI LAKAHANI,NILESH PARSHOTTAMBHAI KOTHIYA,SHAMBHUBHAI PARSHOTTAMBHAI MORADIYA,GHANSHYAM MAGANBHAI BHANDERI,ASHISHBHAI DAYABHAI DIYORA,DHAVAL DAYABHAI DIYORA,ZWELEX TECHNOLOGIES PVT LTD,ALPESHBHAI RAMESHBHAI DONGA,RAKESH SHANTILAL PANSURIYA	,MR MANAN A SHAH
4441	AO/311/2017	5/10/2018	THAKORBHAI AMBALAL CHAUHAN,	MR P P MAJMUDAR,MR. HJ KARATHIYA	L.H. OF DECD. PARVATIBEN RAIJIBHAI,RAVJIBHAI MOHANBHAI SOLANKI,CHANDUBHAI MOHANBHAI SOLANKI,RAISINGH ALIAS RAMSINH MOHANBHAI SOLANKI,CHANGANBHAI MOHANBHAI SOLANKI,SUMITRABEN MOHANBHAI SOLANKI W/O SURESHBHAI PADHIYAR,ISHWARBHAI VALJIBHAI PRAJAPATI,VARJANGBHAI RANMALBHAI BARAIYA,PRAVINCHANDRA DAHYABHAI SHAH,KIRITBHAI CHIMANLAL SHAH,RANCHODBHAI GOPALBHAI PRAJAPATI	,MR RUTVIJ S OZA,HIRAK P GANGULY
4442	AO/315/2017	30/11/2017	AMBARAM GOVINDBHAI PATEL,JADAVBHAI GOVINDBHAI PATEL,DILIPBHAI GOVINDBHAI PATEL,GHANSHYAMBHAI GOVINDBHAI PATEL	MR MEHUL H RATHOD	ISHWARBHAI BHAGWANBHAI PATEL,ASSITANT GEOLOGIST, BOTAD,MAMLATDAR, RANPUR,COLLECTOR BOTAD	
4443	AO/316/2017	21/01/2020	SHAMBHUBHAI PRAHLADBHAI THAKOR,DINESHBHAI SHAMBHUJI THAKOR,VIJAYBHAI SHAMBHUJI THAKOR	HARSH V GAJJAR	LAXMIBEN D/O DAHYABHAI PRAHLADBHAI THAKOR AND W/O LAXMANJI MANGAJI THAKOR,RUCHI NIRMAN PVT LTD,BHAVESH CHINUBHAI JANI	NOTICE SERVED,(MR PRABHAV A MEHTA),MR ARPIT P PATEL
4444	AO/324/2017	13/10/2017	JITENDRASINGH HIMMATSINGH PARMAR,	MR TEJAS S TRIVEDI	SUSHIL HARPRASAD MAITI,AHMEDABAD MUNICIPAL CORPORATION	,MR TARAK DAMANI
4445	AO/326/2017	18/03/2019	MATRIX CELLULAR INTERNATIONAL SERVICES LTD.,	MR. MN MARFATIA	MATRIX TELECOM PVT. LTD.,	SINGHI & CO
4446	AO/327/2017	18/03/2019	JASHUBEN WD/O DAYABHAI DAYALBHAI PARMAR,PINABEN DAYABHAI DAYALBHAI,ASHOKBHAI DAYABHAI DAYALBHAI PARMAR,RAJNIKANT DAYABHAI DAYALBHAI PARMAR	MR DHIRAJ M PATEL	JELLYBEN D/O CHHANJIBHAI AND W/O GOVINDBHAI KALYANBHAI,KASHIBEN @ KANCHANBEN D/O CHHANJIBHAI AND W/O PRABHUBHAI RANCHHODBHAI,ARVINDBHAI @ ISHWARBHAI CHHITUBHAI MAYAVANSHI,RAKESHBHAI CHHITUBHAI MAYAVANSHI,BALUBHAI CHHITUBHAI MAYAVANSHI,LALITABEN D/O CHHANJIBHAI AND W/O BALUBHAI CHHITUBHAI,NIRUBEN WD/O CHHITUBHAI MAYAVANSHI,UPENDRABHAI VIRJIBHAI BHIKADIYA,NAVINBHAI BHIKHABHAI PATEL,HARSHIL NAVINBHAI PATEL	MR HARSH M SURTI
4447	AO/328/2017	16/11/2017	KARSHANDAS SHANKARDAS PATEL,ROHITKUMAR KARSHANDAS PATEL	MR VIMAL A PUROHIT	PUNJAJI SOMAJI THAKOR,NATVARJI PUNJAJI THAKORE,SONALBEN WD/O KANUJI RAMESHJI NATURAL GUARDIAN OF KINJALBEN KANUJI,GANGARAM PRABHUDAS PATEL,NAVIN MANGALDAS PATEL,NAVIN MANGALDAS PATEL,ARCHANA NAVINBHAI PATEL,HARSHIL NAVINBHAI PATEL,SANTOKBEN W/O PRATAPJI THAKOR D/O KHEMAJI,RAMESHJI PRATAPJI THAKOR,JAYESHJI PRATAPJI THAKOR,MANJULABEN D/O PRATAPJI THAKOR W/O JAGDISHBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4448	AO/329/2017	28/11/2017	ROHINI SINGH,	MR.DIVYESH G NIMAVAT	JAY AMITBHAI SHAH,FOUNDATION FOR INDEPENDENT JOURNALISM,SIDDHARTH VARADARAJAN,SIDHRATH BHATIA,M.K.VENU[AS PER HON'BLE COURT'S ORDER DATED :02/11/2017],MONOBINA GUPTA[AS PER HON'BLE COURT'S ORDER DATED :02/11/2017],PAMELA PHILIPOSE [AS PER HON'BLE COURT'S ORDER DATED :02/11/2017]	NOTICE NOT RECD BACK,NOTICE SERVED,MR YH MOTIRAMANI
4449	AO/330/2017	28/11/2017	FOUNDATION FOR INDEPENDENT JOURNALISM,SIDDHARTH VARADARAJAN,SIDDHARTH BHATIA,MK VENU	MR RIDDHESH TRIVEDI	JAY AMITBHAI SHAH,ROHINI SINGH,MONOBINA GUPTA,PAMELA PHILIPOSE	NOTICE SERVED,MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT,MR S M VATSA
4450	AO/331/2017	27/11/2018	MANUBHAI KALABHAI BHARWAD,DILIPSINH FALUSINH CHAUHAN	MR. R.D.KINARIWALA	STATE OF GUJARAT,MUNICIPAL COMMISSIONER,ASST TDO (SOUTH ZONE),LILABHAII KHODABHAI BHARWAD,VASHRAMBHAI ARJANBHAI BHARWAD,MOTIBHAI JEEVANBHAI BHARWAD,RAMESHBHAI ARJANBHAI BHARWAD,RUDHIBEN WD/O DEVABHAI BHARWAD,TAKHIBEN WD/O MUMANBHAI BHARWAD,PANCHAYAT, RURAL HOUSING AND RURAL DEVELOPMENT DEPT	NOTICE SERVED BY DS,MR KV SHELAT,MR VAIBHAV A VYAS,MR DEEP D VYAS
4451	AO/332/2017	3/11/2017	RADHABEN KISHANBHAI KUKDA,	MS KRUTI J VORA	M/S JAGIR VYAVASHTHAPAKSHRI,VISHNUBHAI VELJIBHAI DALAL,A M BRAHMBHATT,MUNICIPAL CORPORATION OF AHMEDABAD	,MS SONAL D VYAS,MR ANUJ K TRIVEDI,MR ISHAN MIHIR PATEL
4452	AO/333/2017	5/2/2018	MONA ARVIND PATEL,		PMD INFRA PVT LTD,KALPESH I MODI,MILAN K DESAI,PRATIK K DESAI,GAURANG B PARIKH	MR AMAR N BHATT,MR AS VAKIL
4453	AO/334/2017	29/11/2017	KUSUMBEN W/O JEKISHNABHAI ALIAS GANDABHAI GORDHANBHAI PATEL,	MR HIMANSHU C DESAI	RAMESHBHAI VENILAL DALAL,NIRANJAN VENILAL DALAL,KISHOR CHANDRAKANT CHOKSI,SUNIL CHANDRAKANT CHOKSI,VIJAYBHAI MALABHAI BHARWAD,KHODABHAI POATBHAI,MANAHARBHAI JEKISHNABHAI ALIAS GANDABHAI GORDHANBHAI PATEL,PARESHBHAI JEKISHNABHAI ALIAS GANDABHAI GORDHANBHAI PATEL,MAGANBHAI MOHANBHAI PATEL	,MR JIGAR M PATEL
4454	AO/335/2017	13/11/2017	MUSTAKAHMAD SIKANDARKHAN PATAHAN,	VASIM MANSURI	PALLAVBHAI BABUBHAI SHAH,V B SHAH	
4455	AO/337/2017	2/8/2019	GIRIBALA RAMESH PATEL,	SHIVANI RAJPUROHIT	PURSHOTTAM P PATEL,AKSHAR BUILDCON,SANDEEP KANUBHAI PATEL,SURENDRACHANDRA AGARWAL,NAVIN PURSHOTTAM PATEL,DIPAK PURSHOTTAM PATEL,JAGRUTI PURSHOTTAM PATEL,VARSHA PURSHOTTAM PATEL,RITA PURSHOTTAM PATEL,TIKENDRA DWARKADAS PATEL	NOTICE SERVED BY DS,MR PRAVIN GONDALIYA,MS ANUJA S NANAVATI,MR. JAY M THAKKAR
4456	AO/339/2017	20/09/2019	KESHAVJI JAKHUBHAI SORTHIYA VANIYA,	MR DILIP P JOSHI	MOHMAD SHARIF FAKIRMAMAD MOGAL,	MR VIRAL V DAVE,MR BHAVIK J PANDYA
4457	AO/340/2017	21/11/2017	SUSHIL HARPRASAD MAITI,	MR TARAK DAMANI	JITENDRASINGH HIMMATSINGH PARMAR,AHMEDABAD MUNICIPAL CORPORATION	
4458	AO/341/2017	1/12/2017	PARTH VIJAYKUMAR SHAH,	MR HM PARIKH,MR.HEMANG H PARIKH	PURVI NARESH DAVE,	KISHAN Y DAVE

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4459	AO/342/2017	15/12/2017	ANIL DEVELOPERS PARTNERSHIP FIRM,ANIL BHOLABHAI PATEL,RAMESHBHAI MANIBHAI PATEL,VIKRAMKUMAR DWARKADAS PATEL,BHARATKUMAR VANARSIBHAI PATEL,NIRAVKUMAR VANRASIBHAI PATEL,DWARKADASA VALJIBHAI PATEL	MR PY DIVYESHVAR	NARMADABEN SOMABHAI MALI,MANIBEN D/O SOMABHAI UKABHAI MALI W/O KALIDAS BABUBHAI MALI,LAXMIBEN D/O SOMABHAI UKABHAI MALI W/O SURESHBHAI AMARSINH MALI,GEETABEN D/O SOMABHAI UKABHAI MALI W/O KANTIBHAI KANJIBHAI MALI,SITABEN D/O SOMABHAI UKABHAI MALI W/O MANUBHAI SOMABHAI MALI,DHARMISTABEN D/O SOMABHAI UKABHAI MALI W/O BHAGUBHAI UKABHAI MALI,SAVITABEN D/O SOMABHAI UKABHAI MALI W/O ASHOKBHAI CHHAGANBHAI MALI,REKHABEN D/O SOMABHAI UKABHAI MALI W/O NARESHBHAI RAJUBHAI MALI,DEEPIKA D/O SOMABHAI UKABHAI MALI,GANPATBHAI SOMABHAI MALI,MAYANKBHAI KASHBHAI PANDYA,PRATISHTABEN MAYANKBHAI PANDYA,DIVYESH MAYANKBHAI PANDYA,NIRALBEN MAYANKBHAI PANDYA,CHAITANYA VISHNUBHAI LIMBACHIYA,HARSH REALITY PARTNERSHIP FIRM,CHAITAL RASHMIKANT BHATT,SURYAKANT PRABHASHANKAR SHUKLA,SANJEEVKUMAR NATWARLAL CHANDALIYA,JAYESHBHAI PRABHASHANKAR SHUKLA,NILESHKUMAR VINAYAK MEHTA	NOTICE SERVED BY DS,MR AR MAJMUDAR,VENU H NANAVATY,(CHAITANYA V LIMBACHIYA),JAY A MEHTA,SHIVAM H CHOKSHI
4460	AO/343/2017	28/12/2018	BANUBEN ABDULLABHAI BHARMAL,L.H. OF DECD. AABBAS ABDULLABHAI BHARMAL,SAKINABEN AABBASBHAI BHARMAL,MINOR ALIASGAR AABBASBHAI BHARMAL	SUREN B PATEL	JUZAR ABDULLABHAI BHARMAL,	MR.HIREN M MODI
4461	AO/346/2017	20/07/2018	SURESHBHAI CHHOTUBHAI,BHARATBHAI CHHOTUBHAI,BIPINBHAI CHHOTUBHAI,ARUNABEN WD/O MAGANBHAI CHHOTUBHAI,SAPNABEN MAGANBHAI,KAMINIBEN MAGANBHAI,KEYURBHAI MAGANBHAI,JIGARBHAI MAGANBHAI	MR AMIT V THAKKAR	LAXMIBEN WD/O RAMANBHAI CHHIBABHAI,KISHORBHAI RAMANBHAI RATHOD,MUKESHBHAI RAMANBHAI RATHOD,UMESHBHAI RAMANBHAI RATHOD,KIRITBHAI RAMANBHAI RATHOD,LATABEN D/O CHHOTUBHAI RATHOD AND HEIR OF DECD.,KANTILAL NANUBHAI KOTHIYA,HASMUKHBHAI JASMATBHAI PANSARA,PRAKASHBHAI JASUBHAI VADODARIYA,HITESHBHAI NANUBHAI BHIMANI,DINESHBHAI PARSHOTTAMBHAI CHOVADIYA,KIRITKUMAR JAISUKHLAL LUNAGARIYA,HEMANTBHAI RATILAL TAILOR	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
4462	AO/350/2017	18/03/2019	VAIBHAV MAHENDRABHAI PRAJAPATI,	MR JIGAR M PATEL	SHUKAN CORPORATION PVT LTD,RAMESHBHAI REVABHAI PATEL,SHREE ENTERPRISE,HEMAL K PATEL,PIYUSH B PATEL,SURESHBHAI RANCHODBHAI PATEL	NOTICE SERVED BY DS,MR AMRISH K PANDYA,MR. ASHIT J VYAS
4463	AO/351/2017	18/03/2019	DEVYANI SATISHBHAI PRAJAPATI,	MR JIGAR M PATEL	SHUKAN CORPORATION PVT LTD,RAMESHBHAI REVABHAI PATEL,SHREE ENTERPRISE,HEMAL K PATEL,PIYUSH B PATEL,SURESHBHAI RANCHODBHAI PATEL	NOTICE SERVED BY DS,MR AMRISH K PANDYA,MR. ASHIT J VYAS
4464	AO/352/2017	18/03/2019	GRISHMA MANUBHAI PRAJAPATI,	MR JIGAR M PATEL	SHUKAN CORPORATION PVT LTD,RAMESHBHAI REVABHAI PATEL,SHREE ENTERPRISE,HEMAL K PATEL,PIYUSH B PATEL,SURESHBHAI RANCHODBHAI PATEL	NOTICE SERVED BY DS,MR AMRISH K PANDYA,MR. ASHIT J VYAS
4465	AO/357/2017	7/8/2018	MOHADALI ANSARKHAN,	MR. SAHIL M SHAH	N.R.AGARWAL INDUSTRIES LIMITED,SIRISH B. DESAI,HITARTH B. DESAI	MS TEJAL A VASHI,MR SP MAJMUDAR,PAULOMEE M MEHTA
4466	AO/360/2017	31/07/2018	AMRISH VINODCHANDRA PANCHAL,	MR VAIBHAV A VYAS	RAMABEN VINODCHANDRA PANCHAL,	MR.D K.PUJ

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4467	AO/361/2017	8/1/2018	JIVRAJ TEA LIMITED,	MR AS VAKIL	M/S RIDDHI TEXTILES,RAMNARESH SHIVDARSHAN PANDEY,RAMNAYAN SHIVDARSHAN PANDEY,YATIS RAMNARESH PANDEY	REFUSED SERVED (N)(10)
4468	AO/362/2017	19/09/2018	BHIKHIBEN @ PADMABEN D/O BHULABHAI VALLABHBHAI PATEL AND W/O JASHUBHAI DHANJIBHAI BAROT,JASUBAHI DHANJIBHAI BAROT	(MS MANSHI A MACWAN)	RAVJIBHAI PREMJIBHAI PATEL (MONPARA),RAVJIBHIA PREMJIBHAI PATEL (HUF),NANUBHAI PREMJIBHAI PATEL,NANUBHAI PREMJIBHAI PATEL (HUF),VELJIBHAI MOHANBHAI SHETA,VELJIBHAI MOHANBHAI SHETTA (HUF),DEVRAJBHAI MOHANBHAI PATEL,DEVRAJBHAI MOHANBHAI PATEL (HUF),VIJAY K. PAREKH,SUB REGISTRAR,COLLECTOR SAHEB,INCOME TAX COMMISSIONER,CITY MAMLATDARSHRI,SURAT MUNICIPAL CORPORATION,URBAN DEVELOPMENT AUTHORITY	,MR KK TRIVEDI,MAYANK K TRIVEDI
4469	AO/363/2017	18/12/2017	BHUJ MERCANTILE CHARITABLE TRUST,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	M/S CRAFTISANS ARTS AND CRAFTS,DEVAL ROHITBHAI SHAH,NITIN UTTAMCHAND SHAH	
4470	AO/364/2017	13/12/2017	ODOO S.A.,TINY ERP PRIVATE LIMITED	MR RITURAJ M MEENA,DHRUVIK K PATEL	TECH-RECEPTIVES SOLUTIONS PRIVATE LIMITED,	
4471	AO/365/2017	13/12/2017	DIVYANG RAVINDRABHAI PATEL,JANKIBEN DIVYANGBHAI PATEL	MR VO JOSHI	RAVINDRABHAI SHANKERBHAI PATEL,KUSUMBEN RAVINDRABHAI PATEL,GORANGBHAI RAVINDRABHAI PATEL	
4472	AO/366/2017	21/06/2019	M/S RELIANCE NAVAL AND ENGINEERING LTD,	MR SAURABH G AMIN	ABHISHEK MANU SINGHVI,	MR ABHISHEK M MEHTA
4473	AO/367/2017	17/01/2019	MUKESHBHAI BACHUBHAI RAFALIYA,PRAGNABEN D/O BACHUBHAI RAFALIYA,MANISHABEN D/O BACHUBHAI RAFALIYA,DAYABEN D/O BACHUBHAI RAFALIYA	JENIL M SHAH	BACHUBHAI KARSANBHAI RAFALIYA,RAJESHBHAI BACHUBHAI RAFALIYA,SEEMABEN MANOJBHAI VISANI,MANSUKHBHAI DHELABHAI DOBARIYA,UMESHBHAI PUNABHAI PATOLIYA	NOTICE SERVED,MR ASHISH M DAGLI,SANSKRUTI R SHUKLA
4474	AO/370/2017	17/04/2018	M/S L PATEL PHYTO EXTRACTIONS PRIVATE LTD,	SHASHVATA U SHUKLA,JAYANI B SHAH	GENI HERBS INC.,,VERDURE SICENCES INC.	NOTICE NOT RECD BACK,MR NACHIKET A DAVE
4475	AO/371/2017	10/12/2019	MESSAR UNIVERSAL ENTERPRISE,	MR RUTURAJ NANAVATI	KACHADIYA FARM EQUIPMENT PROPRIETOR,DHANJIBHAI KACHRABHAI BHADANI,JAGDISHBHAI BALUBHAI KACHADIA,ZAVERBHAI LAVJIBHAI VACHANI	SERVED BY RPAD (N),NOTICE UNSERVED,MR PJ KANABAR,MR NILESH I JANI
4476	AO/374/2017	13/12/2018	VINAYKUMAR DASHRATHSINH CHAUHAN,	MR ADIL R MIRZA	SAVITABEN WD/O VASANTBHAI GOVINDBHAI SOLANKI,URVASHI ALIAS BAKULABEN WD/O VASANTBHAI GOVINDBHAI SOLANKI,RAJUBHAI S/O VASANTBHAI GOVINDBHAI SOLANKI,KALAVATI D/O VASANTBHAI GOVINDBHAI SOLANKI,MANOJBHAI S/O VASANTBHAI GOVINDBHAI SOLANKI,MANJU SANJAYKUMAR AGRAWAL,RAJESH YADUNANDAN DUBE,LINA RAJESHBHAI DUBEN,RAVJIBHAI NATHABHAI SOLANKI	UNSERVED EXPIRED (N),MR MAULIK R SHAH
4477	AO/375/2017	21/06/2018	PATEL ICE FACTORY,	MR KIRTIDEV R DAVE	PASCHIM GUJARAT VIJ COMPANY LTD,EXECUTIVE ENGINEER	MR SP HASURKAR
4478	AO/376/2017	20/02/2018	JAY AMITBHAI SHAH,	MR SIDDHARTH H DAVE	ROHINI SINGH,SIDDHARTH VARADARAJAN,SIDDHARTH BHATIA,M K VENU,MONOBINA GUPTA,PAMELA PHILIPOSE,FOUNDATION FOR INDEPENDENT JOURNALISM	MR YH MOTIRAMANI,MR S M VATSA
4479	AO/378/2017	9/8/2018	KIRAN SHANTILAL SANGHVI,	KAASH K THAKKAR	AMRATBHAI HARIBHAI RABAI,RABARI NITABEN AMRATBHAI,RABARI VASUDEVBHAI AMRATBHAI,RABARI DASHRATHBHAI AMRATBHAI	DS AFF.NOT FILED (N)
4480	AO/379/2017	26/03/2018	VIKASBHAI JITENDRABHAI SHAH,	MR YATIN SONI	MANJULABEN VALJIBHAI TANK,	HARSH V GAJJAR

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4481	AO/380/2017	10/1/2018	VIJAY SUNDERBHAI KOTIYAN,	MR AMIT V THAKKAR	PRVINBHAI BHIKHABHAI PATEL,MANISHBHAI DHANSUKHBHAI CHAUHAN,MAHESH CHAKUBHAI GOHEL,BRIJESH NATUBHAI KARELIYA,NARENDRA DAHYABHAI PATEL	
4482	AO/2/2018	8/8/2018	PARTHIV VIJAYKUMAR DAVE,	MR JF MEHTA	AHMEDABD CUSTOM HOUSE AGENTS ASSOCIATION,DEVANG JOSHI,KARTIK PANCHOLI,PARAG BARAIYA,HARBHAJANSING BANSAL,AVDHESH SHARASWAT	NANAVATI ASSOCIATES
4483	AO/3/2018	19/06/2019	PATEL BASHIRBHAI KARIMBHAI,	MR ANUJ K TRIVEDI	GATEWAYRAIL FREIGHT LIMITED,V SHRINIVASULU REDDY,AKILBHAI NAZMUDDIN PATEL,SUJAUDDIN HAIDERALI,RATUBEN HAIDERALI,TALIBBHAI NAJMUDINBHAI,JOHARBHAI NAJMUDINBHAI,SHABBIRBHAI KARIMBHAI,YASMINBEN KARIMBHAI,SOHANABEN KARIMBHAI,MOHITBHAI JALALUDDIN,FAIJUDIN JALALUDDIN,PATEL BABANBHAI JALALUDDIN,JAHIRBHAI RASULBHAI,NASIMBEN AABIDBHAI,HASINABEN ABIDBHAI,MOHIBBHAI ABIDBHAI,FATMABEN SHANNIRBHAI,ARVABEN SHABBIRBHAI,HUSSAINBHAI SHABBIRBHAI,MUMTAZBEN ISUBBHAI,SHABBIRBHAI ISUBBHAI,RUMANABEN ESUBBHAI,AASIKBHAI RAJABALI,MURTUZABHAI ABIDBHAI,ALIAZGARBHAI KARIMBHAI,ABBASBHAI NURBHAI,AKHTARBHAI NURBHAI,ROSHANBHAI SAIGFUDINBHAI,PARINBEN SAIFUDDINBHAI,FIROZBHAI TAIABBHAI,FEMIDABEN MANSURBHAI,ADNANBHAI MANSURBHAI,JAMILABEN GULAMHUSSAIN,AFZALBHAI GULAMHUSSAIN	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SHRISH M TRIVEDI,MR ADITYA B MEHTA,SAQUIB S ANSARI,UNIVERSAL LEGAL
4484	AO/5/2018	27/11/2018	BHAVNABEN RAMANLAL SHAH WD/O RAMANLAL PUNAMCHAND SHAH,VASU RAMANLAL SHAH	MR TARAK DAMANI	BHIKHABHAI MANGALDAS SHAH,CHIRAG BHIKHABHAI SHAH,PAYAL CHIRAG SHAH,BHIKHABHAI MANGALDAS SHAH (HUF) THROUGH ITS KARTA KARTA BHIKHABHAI MANGALDAS SHAH,HIREN ASHOK KAPASIYAWALA	
4485	AO/6/2018	11/5/2018	KANUBHAI VANABHAI BHARWAD,RAKESHBHAI KANTILAL PATEL,PIYUSHBHAI KANTILAL PATEL,KIRITKUMAR BHAGWANDAS PATEL,BHARATBHAI MANILAL PATEL,SATISHKUMAR CHHAGANLAL PATEL,NARESHKUMAR BHAGWANDAS PATEL,MASANGJI PUNJAJI,UDAJI PUNJAJI,DHOLAJI PUNJAJI,BHARATBHAI DAHYABHAI SHETA,BABUBHAI NARANBHAI DAVRA,BAVCHANDBHAI NARANBHAI DAVRA,PUNABHAI JERAMBHAI RADADIA,KESHAVPRIYA CORP PVT LTD	MR MAULIK R SHAH	HEIRS OF DECD. SHIRAJUDDIN BADARALI TIRMIJI,JUBEDABEGAM SHIRAJUDDIN TIRMIJI,NAIM SHIRAJUDDIN TIRMIJI,SAEN SHIRAJUDDIN TIRMIJI,NAHID SHIRAJUDDIN TIRMIJI,KALPESHBHAI CHANDUBHAI PATEL,NATHAJI CHATURJI,GOVINDJI NATHAJI THAKOR,RAJNIKUMAR NATHAJI THAKOR,CHAMPABEN NATHAJI THAKOR,MADHUBEN SARDARJI,JIGNESHBHAI SARDARJI,GITABEN SARDARJI,SHEJALBEN SARDARJI,ASHIK SARDARJI,DIVABEN PRAHLADJI,NIKESHBHAI PRAHLADJI,SUBHASHBHAI PRAHLADJI,REKHABEN PRAHLADJI,LILABEN PRAHLADJI,KAMINIBEN PRAHLADJI	,MS.DILBUR CONTRACTOR,MEETKUMAR J PANDIT
4486	AO/7/2018	26/10/2018	AMARSINH PRATAPSANG CHAVDA DECD THROUGH HEIRS,SHANTABEN AMARSINH CHAVDA,BHARATSINH AMARSINH CHAVDA,AJITSINH AMARSINH CHAVDA,JITSINH PRATAPSANG CHAVDA,VAJESINH NARPATSINH CHAVDA	(MR NIKHIL S KARIEL)	VASRAMBHAI NANUBHAI BHARWAD,	MR SP MAJMUDAR
4487	AO/8/2018	21/06/2019	SARFARAZ CHHATRASINH CHAUHAN,MEHBUBBHAI MOHAMMADBHAI BHATTHI	MR ARPIT A KAPADIA	MADHUKANT HIRABHAI PATEL,ISHWARBHAI MORARBHAI PATEL,NANUBHAI MORARBHAI PATEL	MR KASHYAP R JOSHI,MR SURESH B BHATT
4488	AO/9/2018	21/06/2019	SARFARAZ CHHATRASINH CHAUHAN,MEHBUBBHAI MOHAMMADBHAI BHATTHI	MR ARPIT A KAPADIA	MADHUKANT HIRABHAI PATEL,ISHWARBHAI MORARBHAI PATEL,NANUBHAI MORARBHAI PATEL	MR KASHYAP R JOSHI,MR SURESH B BHATT
4489	AO/11/2018	30/01/2018	RED FOX SECURITAS PVT LTD,	MR. JAINISH P SHAH,JIGAR J PATEL	RED FOX PROTECTION SERVICES PVT LTD,	MR HIREN U TRIVEDI,RUPALI J SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4490	AO/13/2018	26/06/2018	JITENDRAKUMAR ISHWARLAL DESAI,	MR DINESH B PATEL,MR JV VAGHELA	BHUPATJI SHANKAJI (SODHA PARMAR),BHAVANJI HOTAJI,SANIDHYA INFRA PROJECTS LLP	
4491	AO/14/2018	23/01/2018	AMRATBHAI KUBERBHAI PARMAR,	(MR PRABHAV A MEHTA)	NARESHKUMAR JETHALAL DABHI,ILABEN NARESHKUMAR DABHI,DEVENDRAKUMAR JETHALAL DABHI,KANTABEN JETHALAL DABHI,JADIBEN KALABHAI DABHI,SAROJBEN JETHALAL DABHI,RAMILABEN JETHALAL DABHI,RANJANBEN JETHALAL DABHI,GHANSHYAMBHAI DAHYABHAI PATEL,PATEL KANUBHAI RAMANBHAI,ALPESH CHIMANBHAI PATEL,AMARSHIBHAI SHAMJIBHAI PATEL,BHARATBHAI POPATBHAI PATEL	
4492	AO/17/2018	29/10/2018	ALPABEN BHAGWANJIBHAI W/O RAJESH ISHWARLAL,	MR SP MAJMUDAR	BHACHUBHAI MULJIBHAI,JENTILAL MULJIBHAI,SHANKARLAL MULJIBHAI,MANJULABEN KANTILAL,RAMESHBHAI KANTILAL,ILABEN KANTILAL,NAYNABEN KANTILAL W/O RAJESH DHOIDA,REENABEN KANTILAL W/O DIPAK VASANTBHAI NANDA,SEEMABEN KANTILAL W/O SUNIL JAGDISH NANDA,MAYABEN BHAGWANBHAI W/O SANJAYBHAI TULSIDAS,LALITABEN BABULAL,DAMAYANTIBEN BABULAL,ILABEN @ SAROJBEN BABULAL W/O CHANDRAKANT BABULAL VASHIYAR,SURESHBHAI BABULAL,ANILBHAI BABULAL,BHARTIBEN BABULAL,RAJESHBHAI BABULAL,RAMDEBHAI SIDABHAI KANDORIYA,JETHABHAI SIDABHAI KANDORIYA,PALABHAI SIDABHAI KANDORIYA,ARJANBHIA RAMDEBHAI KANDORIYA,HASMUKHBHAI BABULAL,DHIREN CHAMANLAL KANKHARA,STATE OF GOVERNMENT,MAMLATDAR, JAMNAGAR CITY,SUB-REGISTRAR	,MR TATTVAM K PATEL
4493	AO/18/2018	9/7/2018	HANSABEN DILIPKUMAR GORASIA,KSHITIJ DILIPKUMAR GORASIA	MR P P MAJMUDAR	JASHVANTRAI GIRDHARLAL GADHIYA,BHARTIBEN JASHVANTLAL GADHIYA,L H OF DECD. DILIPKUMAR DAMODARDAS GORASIA,BADAL DILIPKUMAR GORASIA,VIBHABEN SUNILBHAI MANIAR,TRUPATI JAYESHKUMAR VAKHARIA,KIRITKUMAR DAMODARDAS GORASIA,NARENDRAKUMAR DAMODARDAS GORASIA,DHIRENDRAKUMAR DAMODARDAS GORASIA	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,SUREN B PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4494	AO/20/2018	14/12/2018	KAMALIBEN W/O VENILAL KASABWALA AND D/O HIRABEN MOTILAL CHUNILAL,JAGDISHCHANDRA VENILAL KASABWALA,DILIPKUMAR VENILAL KASABWALA,BHARATKUMAR VENILAL KASABWALA,BHARTIBEN WD/O MAHESHKUMAR VENILAL KASABWALA/JARIWALA,GHANSHYAM MAHESHKUMAR JARIWALA,PINKI D/O MAHESHKUMAR VENILAL KASABWALA,NIRUBEN D/O VENILAL CHHABILDAS KASABWALA AND,ILAEN D/O VENILAL CHHABILDAS KASABWALA AND W/O BABUBHAI JETHALAL SADIWALA,KUNDANBEN D/O VENILAL CHHABILDAS KASABWALA AND W/O VENILAL JAMNADAS DALWALA,SARASWATIBEN W/O SHANKTILAL JAMNADAS RANA AND D/O HIRABEN MOTILAL CHUNILAL,PRAKASHCHANDRA SHANTILAL RANA EXPIRED THROUGH HIS WIDOW TARUNABEN SHANTILAL RANA,NANDKISHOR SHANTILAL RANA SON OF SARASWATI BEN SHANTILAL RANA,BHARATBHAI SHANTILAL RANA SON OF SARASWATIBEN,VIJAYBHAI SHANTILAL RANA SON OF APPL.2,KANAIYALAL PRAKASHCHANDRA RANA SON OF LATE PRAKASHCHANDRA SHANTILAL RANA,BIPINBHAI PRAKASHCHANDRA RANA SON OF LATE PRAKASHCHANDRA SHANTILAL RANA,PURNIMABEN DAUGHTER OF LATE PRAKASHCHANDRA SHANTILAL RANA	,MR KM PARIKH	CHINTAN CHAMPAKLAL SANGHVI,MAMLATDAR, CITY TALUKA,DIPAKBHAI DAHYABHAI JARIWALA,RAKESHBHAI DAHYABHAI JARIWALA,JYOTIBEN WD/O RAKESHBHAI DAHYABHAI JARIWALA,MINOR MAHARSHI RAKESHBHAI JARIWALA,MINOR DEVARSHI RAKESHBHAI JARIWALA	NOTICE SERVED BY DS,DECEASED LITIGANT,MR JA ADESHRA
4495	AO/22/2018	11/6/2018	EXISTENCE MARKETING PVT. LTD.,JAISUKHBHAI MOHANLAL ADHERA,RAVIKUMAR DILIPBHAI MANWAR,JAYSUKHBHAI DEVCHANDBHAI KACHADIYA,MEHULKUMAR HIMMATTLAL JANI,PURSHUTTOMBHAI SHYAMJIBHAI SVALIYA,PRAVINBHAI LALJIBHAI DHOLAKIYA,RAMESHBHAI DHAYABHAI RANGANI,DHARMESHBHAI HIMMATBHAI RAKHOLIYA,RAMANBHAI RAMBHAI DESAI	TIRTH NAYAK	M.P. ENTERPRISE THROUGH PROPRIETOR,DINESHCHANDRA PRAVINCHANDRA AVAL	REFUSED SERVED (N)(10),MR. HJ KARATHIYA
4496	AO/23/2018	25/06/2019	ISMAILBHAI SARDAR,HARUNBHAI SARDAR	MR AS ASTHAVADI	RAJSHRIBEN GAUTAMBHAI PATEL,RAJANKUMAR KANUBHAI SOLANKI	MR MANAN A SHAH,MANHARKUMAR M PARMAR
4497	AO/27/2018	27/02/2018	VINODBHAI HARIBHAI JAISVAL,	DHARMESH D NANAVATY,SHAUNAK R VYAS	AHMEDABAD MUNICIPAL CORPORATION,	MR ANUJ K TRIVEDI
4498	AO/28/2018	27/02/2018	LEKHRAJ VENSIMAL MEGHRAJANI,	DHARMESH D NANAVATY,SHAUNAK R VYAS	AHMEDABAD MUNICIPAL CORPORATION,	MR ANUJ K TRIVEDI
4499	AO/29/2018	27/02/2018	NILESHBHAI DEVKINANDAN SHAH,	DHARMESH D NANAVATY,SHAUNAK R VYAS	AHMEDABAD MUNICIPAL CORPORATION,	MR ANUJ K TRIVEDI
4500	AO/30/2018	27/02/2018	MAHENDRA SHEDUMAL JAISVAL,	DHARMESH D NANAVATY,SHAUNAK R VYAS	AHMEDABAD MUNICIPAL CORPORATION,	MR ANUJ K TRIVEDI
4501	AO/31/2018	24/10/2018	MANJITSINH JAGATSINH VASU,	MR KV SHELAT,MR. SHYAM K SHELAT	MANSUKHBHAI KHODABHAI VAGHASIYA,	MR AR THACKER
4502	AO/32/2018	19/02/2018	DHANSUKH BECHARBHAI PATEL,	MR DHAVAL D VYAS	MADHUBEN SHANTILAL MANCHARAM PATEL,JYANTIBHAI SHANTILAL PATEL,RAJUBHAI SHANTILAL PATEL	MS. SHAILI A KAPADIA

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4503	AO/33/2018	21/08/2018	BEBIBEN ALIAS BABIBEN JAGUBHAI D/O GANDABHAI RANCHHODBHAI,	VIRAL K SHAH,TURMISH B KANIYA	JAYESHBHAI HARJIVANBHAI PATEL,JAYANTIBHAI GANDABHAI PATEL,SUDHABEN W/O JAYANTIBHAI GANDABHAI,NARESHBHAI JAYANTIBHAI,PRAKASHBHAI JAYANTIBHAI,JAYESHBHAI JAYNATIBHAI,INDUBEN D/O JAYANTIBHAI GANDABHAI,LAKHIBEN DAHYABHAI D/O GANDABHAI RANCHHODBHAI,MENABEN ALIAS MOTAIBEN DHIRAJBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR AMAR D MITHANI,MR HARDIK H PANDIT
4504	AO/34/2018	20/02/2018	HEIRS OF DECD. GUPTA RAMESHCHANDRA GOPICHAND,KAMLABEN RAMESHCHANDRA GUPTA,DHARMENDRA RAMESHCHANDRA GUPTA,SIYRAM GOPICHAND GUPTA	MR KALPESH N SHASTRI	L.H. OF LATE HARIPRASAD MOHANLAL MEHTA,MADHUBEN D/O HARIPRASAD MOHANLAL MEHTA,L.H. OF LATE GURUPRASAD HARIPRASAD MEHTA,HARNISH GURUPRASAD MEHTA,MEENABEN W/O HARNISHBHAI GURUPRASAD MEHTA,DIPESH HARNISHBHAI MEHTA,L.H. OF LATE CHANDRAKANT HARIPRASAD MEHTA,ANJANABEN WD/O CHANDRAKANT HARIPRASAD MEHTA,TEJALBEN D/O CHANDRAKANT HARIPRASAD MEHTA,MAUNISH CHANDRAKANT MEHTA,L.H. OF LATE BHANUMATIBEN ALIAS BABUBEN D/O MOHANLAL AMBARAM MEHTA,NARESHCHANDRA RAMPRASAD RAJA,NRUPAL ALIAS NAMAN NARESHCHANDRA RAJA,AMBALAL VITTHALBHAI PRAJAPATI,VINAYKUMAR VITTHALBHAI PRAJAPATI,GHANSHYAMBHAI VITTHALBHAI PRAJAPATI,KANTIBHAI GANDALAL,BABUBHAI GANDALAL,RAMESHBHAI GANDALAL,NARANBHAI KHETABHAI CHAUDHARI,CHAIRMAN / SECRETARY,BELABEN CHUNILAL JOSHI,RAJIV ARVINDBHAI JOSHI,DHRUMIL ARVINDBHAI JOSHI,ARVINDBHAI PRAHLADBHAI JOSHI,SUSHILABEN ARVINDBHAI JOSHI,MUKESHBHAI PRAHLADBHAI,TULSIDAS SAMJIBHAI,DAHYABHAI SAMJIBHAI,JAYANTIBHAI SAMJIBHAI,RAMANBHAI SAMJIBHAI,JAGDISHBHAI SAMJIBHAI,CHAIRMAN / SECRETARY,MAHENDRABHAI CHHOTABHAI PATEL,BABJI DANAJI THAKOR,KHODAJI PUNJAJI THAKOR,DAHYAJI PUNJAJI THAKOR,MANAJI PUNJAJI THAKOR,KESHAJI PUNJAJI THAKOR,BHAVANJI PUNJAJI THAKOR,MOHANJI PUNJAJI THAKOR,KAMUBEN PUNJAJI THAKOR,SAKRIBEN WD/O PUNJAJI DHOLAJI THAKOR,L.H. OF LATE MANEKLAL MOHANLAL MEHTA,SURENDRABHAI MANEKLAL MEHTA,SHAILESHKUMAR SURENDRABHAI MEHTA,SONAL SHAILESHKUMAR MEHTA,HARI SHAILESHKUMAR MEHTA,YATRI SHAILESHKUMAR MEHTA,MADHUBEN D/O MANEKLAL MOHANLAL W/O RAMESHCHANDRA VYAS,KANTABEN D/O MANEKLAL MEHTA AND WD/O BHARATKUMAR MEHTA	,MS MEGHA JANI,VIRAL K SHAH,MR. RAJ A TRIVEDI
4505	AO/35/2018	5/2/2018	MOHANJEET SINGH S BAGGA,	VASIM MANSURI	RANCHHODBHAI LAKHAJI THAKOR,MANGUBEN RANCHHODBHAI THAKOR,KALABEN RANCHHODBHAI THAKOR,KIRANKUMAR RANCHHODBHAI THAKOR,PARESH RANCHHODBHAI THAKOR,VASU KIRANBHAI THAKOR,MEHUL PARESHBHAI THAKOR	,DEV D PATEL
4506	AO/36/2018	6/2/2018	ELECON ENGINEERING CO. LTD,	MR HARSHAD J SHAH,VASIM MANSURI	TS WIND POWER DEVELOPERS,SHRI RAMESHWAR PRASAD SUMAN	

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4507	AO/39/2018	31/07/2018	NAVAL TECHNOPLAST INDUSTRIES LTD,NAVAL OVERSEAS PVT LTD,NAVAL PEN COMPANY	MS. MEGHNA A PATEL	PAVANKISHORE KAILASHCHANDRA TIBREWALA,ANJUDEVI PAVANKISHORE TIBREWALA,HITESH PAVANKISHORE TIBREWALA,NAVALKISHORE KAILASHCHANDRA TIBREWALA,SHARADCHANDRA KAILASHCHANDRA TIBREWALA,VIMALKUMAR KAILASHCHANDRA TIBREWALA,SAVITRIDEVI KAILASHCHANDRA TIBREWALA,LALITADEVI NAVALKISHORE TIBREWALA,NIKUNJ NAVALKISHORE TIBREWALA,SHITAL NIKUNJ TIBREWALA,NIMESH NAVALKISHORE TIBREWALA, FOR HIMSELF AND AS KARTA OF HUF HARSHILNIMESH HUF,PURVI NIMESHKUMAR TIBREWALA,SARITADEVI SHARADCHANDRA TIBREWALA,MAYANKUMAR SHARADCHANDRA TIBREWALA,DIVYA MAYAMKUMAR TIBREWALA,MADHUDEVI VIMALKUMAR TIBREWALA,PUNIT VIMALKUMAR TIBREWALA,SHRUTI PUNIT TIBREWALA,NAVAL SINGAPORE PTE LTD	,MR.HEMANG H PARIKH,MR MANTHAN K BHATT,POOJA H BHARDWAJ
4508	AO/40/2018	30/11/2018	MOIZUDEEN AMINUDEEN SAIYED,	DARSHAN M VARANDANI	KHURSEEDALI RAFIMIYA KAZI,	MR MOHSIN M HAKIM
4509	AO/41/2018	12/10/2018	THAKORBHAI BUDHABHAI PARMAR,MANUBHAI BUDHABHAI PARMAR,MANJULABEN BUDHABHAI PARMAR,MAHESHBHAI MAGANBHAI PATEL	MR SALIL M THAKORE	JAGDISHBHAI JESINGBHAI PATEL,JASHBHAI JESINGBHAI PATEL,SUBHASHBHAI JESINGBHAI PATEL,HARISHBHAI JESINGBHAI PATEL,MADHUBEN, DAUGHTER OF JESINGBHAI SHANABHAI PATEL AND WIDOW OF,STATE OF GUJARAT,COLLECTOR, VADODARA,MAMLATDAR(RURAL),BHAVESHBHAI AMBALAL PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SP MAJMUDAR
4510	AO/44/2018	26/11/2018	DIWALIBEN RATILAL BHUVA,	MR AMAR D MITHANI	RAVJIBHAI ARJANBHAI BHUVA,	NOTICE SERVED

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4511	AO/45/2018	22/02/2018	KANTABEN PARSHOTTAMDAS PATEL - DECEASED, THROUGH HEIRS,GHANSHYAMBHAI DAHYABHAI PATEL,BHAVNABEN DAHYABHAI PATEL,DAHYABHAI BHIMJIBHAI PATEL,AMBALAL PARSOTTAMDAS PATEL - DECEASED THRO. HEIRS,MAYURBHAI AMBALAL PATEL,KAILASBEN AMBALAL PATEL,MANGALABEN AMBALAL PATEL,RANJANBEN AMBALAL PATEL,RAJSHREEBEN AMBALAL PATEL,RAJSREEBEN AMBALAL PATEL,SONALBEN AMBALAL PATEL	MR MR PRAJAPATI	MAHESHBHAI FAKIRCHANDA MEHTA,RAJIV MAHESHKUMAR MEHTA,SEJAL RAJIVKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA,RUPAL RONAKKUMAR MEHTA,CHIRAG KIRTIKUMAR MEHTA,HIRAL CHIRAG MEHTA,KIRTIKUMAR FAKIRCHAND MEHTA,PARESHABEN KAMALBHAI MODI,PATEL SURESHKUMAR SAKALCHAND,PATEL CHANDRESH GORDHANDAS THRO. P.O.A. KALPESH PRABHUDAS PATEL,JAYESHKUMAR MAFATLAL PATEL,NIRANJANABEN ARVINDBHAI PATEL,SHARDABEN VELJIBHAI PATEL,GEETABEN MANGALDAS PATEL,PATEL BALDEVBHAI ISHWARBHAI,PATEL SAKARIBEN LAXMANBHAI,PATEL NARENDRAKUMAR KANTILAL,ARVINDBHAI GIRDHARLAL PATEL,CHIMANBHAI KASHIRAM PATEL,BHAVNABEN BHARATKUMAR PATEL AND BHARATKUMAR AMBALAL PATEL,KRISHNABEN BANSILAL PATEL,RAMESHCHANDRA SOMABHAI PATEL,RADHABEN DAHYABEN PATEL THRO. P.O.A. BAHRATKUMAR AMBALAL PATEL,SHANTABEN REVANDAS PATEL,HITENDRA REVANDAS PATEL,NARANBHAI GOBARDAS PATEL,DAHIBEN NARANBHAI PATEL,DARSHANKUMAR NARANBHAI PATEL,NARANBHAI MANGALDAS PATEL,JIVANBHAI B PATEL,SAVITABEN J PATEL,JALPA S. PATEL,KANTIBHAI G. PATEL,UPENDRAKUMAR S. PATEL,JAGDISHBHAI M. PATEL,PRAVINBHAI I. PATEL,RAMANBHAI I. PATEL,PARSOTTAMBHAI I. PATEL,VINODBHAI B PATEL,PUSHPABEN V PATEL THRO. P.O.A. VINODBHAI B PATEL,NAYANBHAI P PATEL - THRO. P.O.A. VINODBHAI B. PATEL,SHANKARBHAI TRIBOVANDAS PATEL,SOMABHAI SHANKARDAS PATEL,KANTABEN BHAGVANDAS PATEL,PARSOTTAMBHAI MANILAL PATEL,RATANPARA KANJIBHAI M.,PATEL INDUBEN BHAGUBHAI AND BHAGUBHAI NATHALAL PATEL,PATEL GOVINDBHAI S.,PATEL MAHENDRAKUMAR RAMDAS,PATEL CHANDRIKABEN PRAHLADBHAI,PATEL SURESHBHAI HARGOVINDDAS,PATEL HARISHBHAI CHANDULAL THRO. P.O.A. BHARATBHAI KANTILAL PATEL,PATEL PARTH RAMANLAL,PATEL MADHUBEN RAMANLAL,VISHVABANDHU DAHYABHAI PATEL,RASIKLAL BABULAL KAPARIYA	,VIRAL K SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4512	AO/48/2018	28/11/2018	SATISHKUMAR MOHANLAL PATEL,	MR MANAN A SHAH	THROUGH L.H. OF DECD. LALLUBHAI BHUDHARBHAI,DHIRAJBHAI LALLUBHAI,PRANLAL LALLUBHAI,JAYANTIBHAI LALLUBHAI,NANDIBEN LALLUBHAI,JASHUBEN LALLUBHAI,THROUGH L.H. OF DECD. MANGALDAS ALIAS MANGABHAI BHUDARBHAI,JITENDRA ALIAS JITUBHAI MANGALDAS ALIAS MANGABHAI,SHANTILAL MANGALDAS,PRAKASH ALIAS PRADIP MANGALDAS,SAVITABEN MANGALDAS,BHANUBEN MANGALDAS,SUKHABHAI ZINABHAI,THROUGH L.H. OF DECD. SHANKARBHAI JINABHAI PATEL,USHABEN SHANKARBHAI PATEL,THAKORBHAI GOVANBHAI ALIAS GOVINDBHAI,BHIKHABHAI GOVANBHAI ALIAS GOVINDBHAI,NAGINBHAI GOVANBHAI ALIAS GOVINDBHAI,CHANDUBHAI GOVANBHAI ALIAS GOVINDBHAI,THROUGH L.H. OF DECD. KASHIBEN WD/O GOVANBHAI ALIAS GOVINDBHAI BHUDARBHAI,SAVITABEN GOVANBHAI ALIAS GOVINDBHAI,THROUGH L.H. OF DECD. PARVATIBEN GOVANBHAI ALIAS GOVINDBHAI,NAGINBHAI MAVJIBHAI PATEL,HARESH NAGINBHAI PATEL,MUKUND NAGINBHAI PATEL,VINOD NAGINBHAI PATEL,GIRISHBHAI NAGINBHAI PATEL,DIPAKBHAI MANILAL,SHARDABEN MANILAL W/O SURENDRA ISHWARLAL,GEETABEN JAYESHBHAI,DAHIBEN ZINABHAI,KANTHERIYA HANUMANJI CHARITABLE TRUST,SADGURU MAHANT KSHIPRAGIRJI KOTESHWARJI MAHARAJ,PRABHUGIRIJI KSHIPRAGIRIJI MAHARAJ,UKABHAI SHAMJIBHAI GABANI,SANJAYBHAI JASMATBHAI GABANI,RAJNIKANT NATHUBHAI VISPUTE,MANAHARBHAI ARAJANBHAI PANCHANI,DIPAKKUMAR NATHABHAI TALAVIYA,PIYUSHKUMAR VALLAHBHAI DHAMELIYA,SURESHKUMAR NATHABHAI DHAMELIYA,MAHESHBHAI NATHABHAI TALAVIYA,MAHENDRA DINESHLAL SHAH	,SHASHVATA U SHUKLA
4513	AO/49/2018	9/9/2019	SANJAYBHAI RAMANBHAI PATEL,	MR DHAVAL M BAROT	SUDHA VIJAYBHAI MODI,VIJAYBHAI C MODI,VRAJVAN CO OPERATIVE HOUSING SOCIETY LIMITED,SHRI YAMUNA MAHARANJI COMMERCIAL CO OP HOUSING SOCIETY LTD,MOHANBHAI RAIJIBHAI BHARWAD,GOYAL AND COMPANY	,MR. PARTH H BHATT,DHARA P BHATT
4514	AO/50/2018	9/9/2019	RAKESHBHAI RAMANBHAI PATEL,	MR DHAVAL M BAROT	SUDHA VIJAYBHAI MODI,VIJAYBHAI C MODI,SHRI VRAJVAN CO-OPERATIVE HOUSING SOCIETY LIMITED,YAMUNA MAHARANJI,MOHANBHAI RAIJIBHAI BHARWAD,GOYAL AND COMPANY	,MR. PARTH H BHATT,DHARA P BHATT
4515	AO/52/2018	26/11/2018	RATHOD MAHESHKUMAR GANGARAMBHAI,RATHOD ASHOKKUMAR GANGARAMBHAI	,MR. SHYAM K SHELAT	GIDC, OFFICE OF DEPUTY EXECUTIVE ENGINEER,TORRENT POWER LIMITED,PRAKASHBHAI MAGANBHAI PATEL,OMPRAKASH MANGILAL MALIVAL	,(MR MB GANDHI),MR CHINMAY M GANDHI,MR MANISH M KAUSHIK,MR ANUJ K TRIVEDI
4516	AO/53/2018	26/11/2018	NARENDRASINH MAHENDRASINH ZALA,	,MR. SHYAM K SHELAT	GIDC, OFFICE OF DEPUTY EXECUTIVE ENGINEER,TORRENT POWER LIMITED,PRAKASHBHAI MAGANBHAI PATEL,OMPRAKASH MANGILAL MALIVAL	,(MR MB GANDHI),MR CHINMAY M GANDHI,MR MANISH M KAUSHIK,MR ANUJ K TRIVEDI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4517	AO/54/2018	26/11/2018	GIRIRAJ BADRIWAL MALIWAL,	,MR. SHYAM K SHELAT	GIDC, OFFICE OF DEPUTY EXECUTIVE ENGINEER,TORRENT POWER LIMITED,PRAKASHBHAI MAGANBHAI PATEL,OMPRAKASH MANGILAL MALIVAL,UNITECH PHARMA SUTICALS THROUGH ADMINISTRATOR AND PARTNER PRAJAPATI BIPINCHANDRA KANTILAL,HEIRS OF LATE SHIVABHAI RAMABHAI PANCHAL,MAHESHBHAI SHIVABHAI PANCHAL,DILIPBHAI SHIVABHAI PANCHAL,ANJANABEN D/O SHIVABHAI RAMABHAI PANCHAL	,(MR MB GANDHI),MR CHINMAY M GANDHI,MR MANISH M KAUSHIK,MR ANUJ K TRIVEDI
4518	AO/55/2018	27/06/2018	MAHESHKUMAR FAKIRCHAND MEHTA,RAJIV MAHESHKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA,KIRTIKUMAR FAKIRCHAND MEHTA,CHIRAG KIRTIKUMAR MEHTA	VIRAL K SHAH	AT MADHUBEN KANAIYALAL PATEL,SHOBHNABEN KANAIYALAL PATEL,VANDANABEN KANAIYALAL PATEL,DILIPKUMAR KANAIYALAL PATEL,KANAIYALAL CHHOTALAL PATEL,MUKESH RAHUBHAI CHUNARA,DHANABHAI BABABHAI,BACHUBHAI GALABHAI	
4519	AO/58/2018	28/11/2018	PANDAVNAGAR CO. OP HOUSING SOCIETY LTD, THROUGH CHAIRMAN/SECRETARY MANISHBHAI SHIVABHAI PATEL,	MR NISHITH P THAKKAR,MS ASHA D TIWARI	JIGARBHAI PRAMODBHAI SHAH,AHMEDABAD MUNICIPAL CORPORATION THROUGH THE COMMISSIONER,DY. MUNICIPAL COMMISSIONER, ARJAV SHAH	
4520	AO/60/2018	30/07/2018	KAMLABEN KESHAVBHAI VANKAR,RAMILABEN KESHAVBHAI VANKAR,PUSHPABEN MANUBHAI PARMAR,BINABEN MANUBHAI PARMAR,HIRALBEN MANUBHAI PARMAR,SHUBHAM MANUBHAI PARMAR	MR P P MAJMUDAR,MR. HJ KARATHIYA	THAKORBHAI PARSHOTTAMBHAI PATEL,GANPATBHAI KESHAVBHAI VANKAR	
4521	AO/61/2018	19/03/2018	KETAN MEHTA,BIJAL KETAN MEHTA	,MR RAJENDRA K GOLANI,ANKIT N DIWANJEE	GUJARAT ALKALIES AND CHEMICALS LIMITED,OFFICIAL LIQUIDATOR OF MEHTA ORGANICS PRIVATE LIMITED	
4522	AO/62/2018	5/3/2019	RATANSI JIVRAJ DHOLU,	MR SK PATEL	PRITESHKUMAR HIMMATLAL KHANDER,SURESH MADHAVJI THAKKAR,BHARATBHAI @ BHAGVANJI RATANSI THAKKAR	NOTICE SERVED BY DS,MR.HIREN M MODI
4523	AO/63/2018	21/03/2018	SHRI SAIBABA CONSTRUCTION COMPANY,	MR GOPAL M PANDYA	ASHTAVINAYAK INFRASTRUCTURE PVT LTD,	
4524	AO/65/2018	12/6/2018	RELIANCE HEALTHCARE PVT LTD,	MR.PARTH CONTRACTOR	RELIANCE MEDIPHARMA,GHANSHAYM PATEL,GAURI GHANSHYAM PATEL	MR MRUGESH JANI
4525	AO/66/2018	12/6/2018	RELIANCE FORMULATIONS PVT LTD THROUGH ITS DIRECTOR MR.HARSHAD R. PATEL,	MR.PARTH CONTRACTOR	RELIANCE MEDIPHARMA A PROPRIETORSHIP CONCERN OF RONAK GHANSHYAM PATEL,GHANSHYAM PATEL,GAURI GHANSHYAM PATEL	MR MRUGESH JANI
4526	AO/67/2018	29/01/2019	AAMBAABHAI NARSINHBHAI SOJITRA,BHANUBEN W/O AAMBAABHAI SOJITRA,HARSHADBHAI AAMBAABHAI SOJITRA,ANILKUMAR AAMBAABHAI SOJITRA,ALPABEN D/O AAMBAABHAI SOJITRA	MR HARSHADRAY A DAVE	ARVINDBHAI VASHRAMBHAI RANPARIYA,LABHUBEN DUNGARBHAI AKBARI	
4527	AO/68/2018	9/5/2018	CADILA PHARMACEUTICALS LIMITED THROUGH DEPT. GENERAL MANAGER (LEGAL) HETALKUMAR DHIRAJLAL HINDOCHA,	MR VISHWAS K SHAH	APOTEX INC,	MR RASESH H PARIKH
4528	AO/69/2018	18/07/2019	HARESHBHAI KANTILAL RANGREJ,	MR HARSHADRAY A DAVE	VIPULKUMAR AMRUTLAL DHIMAR,HIMATLAL FULCHAND SHAH,MAHAVIRKUMAR LADULAL SHAH,MANOHARLAL MOHANLAL JAIN,ASHOKKUMAR MANOHARLAL JAIN	,NOTICE SERVED,MR SHAKEEL A QURESHI
4529	AO/70/2018	26/03/2018	PURO WELLNESS PVT. LTD.,SHRI DINESH CHANDRA MODI,SHRI RUCHIR DINESHCHANDRA MODI,RENNY RUCHIR MODI	NANAVATI ASSOCIATES	THE INDIAN SALT MANUFACTURERS ASSOCIATION THROUGH MR. PARVISH R. DHRUVE,	MR JATIN Y TRIVEDI

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4530	AO/73/2018	4/7/2018	NARMADABEN AMARSHIBHAI PATEL,	MR. ABHISHEK A JOSHI	JAYANTKUMAR ALIAS JASHUBHAI NATWARBHAI PATEL,KIRTIKANT ALIAS KIRITBHAI NATWARBHAI PATEL,SAVITABEN NATWARBHAI PATEL,LIFESAVE MEDICARE PRIVATE LIMITED THROUGH DIRECTOR RAMESHBHAI LAXMICHAND GANDHI,DEVANGKUMAR JASHVANTLAL SHAH	NOTICE SERVED BY DS
4531	AO/74/2018	28/03/2018	JALARAM LAND DEVELOPERS,	RUSHABH H SHAH	GAYATRINAGAR CO-OP HOUSING SOCIETY LTD,KANTILAL AMBALAL PATEL SINCE DECEASED,BHANUBEN KANTILAL PATEL,DOLLY KANTILAL PATEL,CHHAYABEN KANTILAL PATEL,MIRAJ SAMIR PATEL, GRANDSON OF KANTILAL A PATEL,JASHBHAI SHANKARBHAI PATEL,ARVINDBHAI VALLABHBHAI PATEL,HARISH SHASHIKANT PATEL,VIKAS RAMESH MORE	,MR ASIM J PANDYA,MS ARCHANA R ACHARYA,MR ANAL S SHAH,MR TARAK DAMANI
4532	AO/75/2018	28/03/2018	JALARAM LAND DEVELOPERS,	RUSHABH H SHAH	GAYATRINAGAR CO.HOUSING SOCIETY LTD. (VALKESHWAR GROUP),KANTILAL AMBALAL PATEL,BHANUBEN KANTILAL PATEL,DOLLY KANTILAL PATEL,CHHAYABEN KANTILAL PATEL,MIRAJ SAMIR PATEL,JASHBHAI SHANKARBHAI PATEL,ARVINDBHAI VALLABHBHAI PATEL,SACHIN RAJENDRA PATEL,ANUBEN KANTILAL PATEL	,MR ASIM J PANDYA,MS ARCHANA R ACHARYA,MR ANAL S SHAH,MR TARAK DAMANI
4533	AO/76/2018	28/03/2018	JALARAM LAND DEVELOPERS,	RUSHABH H SHAH	GAYATRINAGAR CO.HOUSING SOCIETY LIMITED (KHETWADI GROUP),KANTILAL AMBALAL PATEL,BHANUBEN KANTILAL PATEL,DOLLY KANTILAL PATEL,CHHAYABEN KANTILAL PATEL W/O. MAYUR RAMESHBHAI PATEL,MIRAJ SAMIR PATEL,JASHBHAI SHANKARBHAI PATEL,ARVINDBHAI VALLABHBHAI PATEL,KISHOR NARENDRA BHATT,DILIPBHAI MANILAL PATEL	,MR ASIM J PANDYA,MS ARCHANA R ACHARYA,MR ANAL S SHAH,MR TARAK DAMANI
4534	AO/79/2018	17/12/2018	SOHRATALI NASRULLAH ANSARI,MUHAMMAD IQBAL SOHRATALI ANSARI,SAJIDALI SOHRATALI ANSARI,MOHAMMED PARVEZ SOHRATALI ANSARI	SAQUIB S ANSARI	ZAHID HUSSAIN TAJMULHUSSAIN ANSARI,AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER,DEPUTY ESTATE AND TOWN DEVELOPMENT OFFICER (EAST)	
4535	AO/82/2018	27/06/2018	HEMAL ENTERPRISE THROUGH PROPRIETOR HITESH DEVSIBHAI GAJIPARA,	MR ISHAN MIHIR PATEL	SHRI KHODIYAR OIL INDUSTRIES THROUGH PARTNER AND KARTA SANJAYKUMAR JAMANBHAI LAKKAD,DENA BANK THROUGH CHIEF MANAGER,DISTRICT MAGISTRATE AND COLLECTOR, JAMNAGAR,MAMLATDAR, JAMNAGAR	
4536	AO/86/2018	24/07/2018	MANOJBHAI VINODCHANDRA SHAH,	MR. RAJ A TRIVEDI	SURAJ PRAKASH BHAGAT,BHAVESHBHAI NARESHBHAI AMIN,HARSHADBHAI ARVINDBHAI BRAHMBHATT	NOTICE SERVED BY DS,MR. BHADRISH S RAJU,JENIL M SHAH
4537	AO/90/2018	19/04/2018	RAJESHBHAI LALKABHAI BHABHOR,	MR PARESH H VAGHELA	JAY AMITBHAI SHAH,ROHINI SINGH AUTHOR OF DEFAMATORY ARTICLE,SIDDHARTH VARADARAJAN, FOUNDING EDITOR, THE WIRE,SIDDHARTH BHATIA,M K VENU,MONOBINA GUPTA,PAMELA PHILIPOSE,FOUNDATION FOR INDEPENDENT JOURNALISM	
4538	AO/92/2018	25/06/2018	RAMJIBHAI HARAKHJIBHAI PATEL,	MR AR THACKER	MAGANBHAI HIRJIBHAI PATEL,VINODBHAI SAVJIBHAI DETROJA	,MR SP MAJMUDAR

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4539	AO/93/2018	28/08/2018	BABUBHAI MOHANBHAI PATEL,	MR MEHUL SHARAD SHAH	JAGDISBHAI ZAVERBHAI KATRODIYA,B V DEVELOPERS THROUGH PARTNERS,KANTIBHAI MOHANBHAI PATEL,HIREN NANUBHAI SAVALIYA,PRASANTKUMAR BATUKBHAI DUDHAT,NARESH PRAGJIBHAI DOBARIYA,VIJAYKUMAR NANJIBHAI GOLAVIYA,ROHITBHAI SHANTIBHAI GOLAVIYA,RAMESHBHAI VIRJIBHAI TUMAR	NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH,MR JIGAR P RAVAL,MR AMIT V THAKKAR
4540	AO/94/2018	30/07/2019	KULIN PANKAJ PATEL,PRATIKSHA RINKAL PATEL,VINITA KENAN PATEL,PORAS GUNVANTBHAI PATEL	MR.D K.PUJ	VIPULBHAI RASIKBHAI PATEL,PINANGINIBEN VIPULBHAI PATEL,HETAKSH VIPULBHAI PATEL,DEVAKSHI VIPULBHAI PATEL	MR JATIN V MODI
4541	AO/96/2018	19/09/2018	P G VERGHESE,SAM VERGHESE,M J JOSEPH,K A PHILIPASE,JOHN MATHEW M,SUNIL JOHN	MR.HEMANG H PARIKH,MR RASESH H PARIKH	TRUSTEES OF THE BERSHEBA HOUSE OF PRAYER,REV. DENIAL MATHEW, MANAGING TRUSTEE, MARTHUMACHARITABLE TRUST,CHARITY COMMISSIONER,COLLECTOR, AHMEDABAD,JOSEPH N CANERA,HANOKH LAJRAS SEN,JOSEPH M CHRISTIAN	NOTICE SERVED BY DS,NANAVATI & NANAVATI
4542	AO/97/2018	6/2/2020	NAVITAS LIFE SCIENCES REPRESENTED BY DIRECTOR/AUTH. SIGNATORY SHALINI DAGA,	DR RAJESH H ACHARYA	SARJEN SYSTEMS PVT LTD,	MR JATIN Y TRIVEDI
4543	AO/101/2018	25/07/2019	DIPAK BABULAL SANGHAVI,	MS SEJAL V SUTARIA	ISHWARBHAI NARANBHAI PRAJAPATI,	MR HRIDAY BUCH
4544	AO/103/2018	13/12/2018	SUVIDHA GRUH NIRMAN PVT LTD.,	MR JV JAPEE	SHIVSAI DEVELOPERS(PARTNERSHIP FIRM),TULSI K BHANDARI,GANESH RAMBHAI BARI	MR SATYAM Y CHHAYA
4545	AO/105/2018	6/7/2018	PRABHUDAN KHODIDAN GADHAVI,	MR AR THACKER	HEIRS AND LRS OF DECD. BHANJI JAKHU HARIJAN,JAMNABEN WD/O BHANJI JAKHU,PREMJIBHANJI HARIJAN,VISHRAM ALIAS VASANT BHANJI HARIJAN,SHANTABEN DAYALAL HARIJAN,RAJUBEN GOPAL HARIJAN,MANJUBEN DAYALAL HARIJAN	,JENIL M SHAH
4546	AO/108/2018	1/8/2018	SHANAJI KALAJI THAKOR,DHULIBEN WD/O SHANKAJI KHODAJI	ROBIN PRASAD	RAHIL BUILDCON, A PARTNERSHIP FIRM THROUGH ITS PARTNER, JITENDRA VINAYKANT KHUNT,RAMESHBHAI NATHABHAI KAPADIA,JITENDRA VINAYKANT KHUNT,AMITKUMAR BABULAL PATEL,VIMAL KESHAVLAL GONDALIA,RATILAL PARSOTTAMBHAI GAJERA	,NOTICE SERVED
4547	AO/109/2018	2/11/2018	GALATEA LTD THROUGH AUTHORISED SIGNATORY GILAD HISSAD,SARINE TECHNOLOGY LTD THROUGH AUTHORISED SIGNATORY GILD HISSAD	MR DILIP B RANA	DIYORA AND BHANDERI CORPORATION THROUGH PARTNER PRAVIN DHARAMSHIBHAI LAKHANI,BHANDERI IMPEX THROUGH PARTNER NILESH PARSHOTTAMBHAI KOTHIYA,GSPN EXIM THROUGH PARTNER SHAMBUBHAI PARSHOTTAM MORADIYA,BHANDERI TRENDZ (INDIA) PVT LTD,DIYORA DIAMOND PVT LTD,PRAVINBHAI DHARAMSHIBHAI LAKHANI,NILESH PRASHOTTAMBHAI KOTHIYA, PARTNER, BHANDERI IMPEX AND DIRECTOR BHANDERI TRENDZ (INDIA) PVT LTD,SHAMBHUBHAI PARSHOTTAMBHAI MORADIYA, PARTNER GSPN EXIM AND DIRECTOR BHANDERI TRENDZ (INDIA),GHANSHYAM MAGANBHAI BHANDERI, DIRECTOR, BHANDERI TRENDZ (INDIA) PVT LTD,ASHISHBHAI DAYABHAI DIYORA, DIRECTOR, DIYORA DIAMOND PVT LTD,DHAVAL DAYABHAI DIYORA, DIRECTOR, DIYORA DIAMOND PVT LTD,ZWELEX TECHNOLOGIES PRIVATE LIMITED,ALPESHBHAI RAMESHBHAI DONGA, DIRECTOR, ZWELEX TECHNOLOGIES PRIVATE LIMITED,RAKESHBHAI SHANTILAL PANSURIYA, DIRECTOR ZWELEX TECHNOLOGIES PRIVATE LIMITED	MR MANAN A SHAH,NIDHI MANAN SHAH

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4548	AO/110/2018	5/9/2018	DEVENDRABHAI NARANBHAI PATEL,	G B PATEL,HARSHRAJSINH S VAGHELA	BALDEVBHAI MANGAJI THAKOR,BHAVSANGJI GABHAJI,SHANTABEN WD/O GABHAJI KANAJI,RAMANJI GABHAJI,SHANAJI GABHAJI,BABUJI GABHAJI,JASIBEN GABHAJI,SHAKRIBEN GABHAJI,AMAJI VISHAJI,PRAHLADJI VISHAJI,KOKILABEN VISHAJI,KANTABEN VISHAJI,SITABEN SHANAJI,PRAVINJI SHANAJI,AMBABEN SHANAJI,NILESHBHAI SHANAJI,HEMANTKUMAR UMEDBHAI PATEL,CHIRAGBHAI BHARATBHAI PATEL	REFUSED SERVED (N)(10),MS TRUSHA K PATEL,SHIVANI RAJPUROHIT
4549	AO/114/2018	18/06/2018	NAEEMSHAH SALIMSHAH SAIYED,ABUBAKAR MEHBUBKHAN PATHAN	MR MANISH M KAUSHIK	IDRISHBHAI YUSUFBHAI RAJA,MUNAFBHAI YUSUFBHAI RAJA,YASMIN MOHAMAD HANIF PIPDAWALA,SAHINA IRFAN KHEDAWALA,RUKKIYABANU YUNUSBHAI BISORA,GANPATLAL MOHANLAL SALECHA,Rashida Yunush Ghasletwala	,MR SALIM M SAIYED
4550	AO/115/2018	10/12/2018	NANJIBHAI JADAVBHAI PATEL,	MR SP MAJMUDAR,NARENDRASINH R JADEJA	JASHMATBHAI PUNJABHAI VASOYA,	
4551	AO/116/2018	19/06/2018	INDRAVADANBHAI PRABHUBHAI PATEL,	MR SP MAJMUDAR	NARENDRABHAI PRABHUBHAI PATEL,ASHOKBHAI PRABHUBHAI PATEL,URMILABEN WD/O DINESHBHAI PRABHUBHAI PATEL,SNEHALKUMAR DINESHBHAI PATEL,URVASHIBEN D/O DINESHBHAI PATEL,JIGNISHAKUMAR D/O DINESHBHAI PATEL,SUDHABEN PRABHUBHAI PATEL,USHABEN PRABHUBHAI PATEL,NAGINBHAI ALIAS NARVARBHAI GOPALBHAI PATEL,NARANBHAI GOPALBHAI PATEL,GOVINDBHAI GOPALBHAI PATEL,JAGUBHAI GOPALBHAI PATEL,SHANTABEN BHARATBHAI PATEL,DAHIBEN ISHWARBHAI PATEL,VINAYBHAI BHAGUBHAI,SURESHCHANDRA BHAGUBHAI,RASHESHKUMAR BHAGUBHAI,PRAVINABEN KETANBHAI BHAVSAR D/O BHAGUBHAI GOPALBHAI,DURGABEN WD/O MANILAL GOPALBHAI PATEL,DAXABEN PRAVINCHANDRA D/O MANILAL GOPALBHAI PATEL,HARSHABEN MANILAL,RINABEN WD/O AJITBHAI MANILAL,MINOR PRACHI AJITBHAI,BHARTIBEN WD/O PARESHBHAI MANILAL,MINOR CHARMI PARESHBHAI,MINOR ISHA PARESHBHAI,BHARATBHAI NARSINHBHAI TANDEL,YAGNESHBHAI MOHANBHAI PATEL	
4552	AO/117/2018	28/08/2018	ROCKFORT CEMENTS PRIVATE LIMITED THROUGH LAXMINARAYAN RAMNIVARAS GARG,	MR PARTHIV B SHAH	RAFIKBHAI SIDDIKBHAI SHAIKH,GANGABEN BHIKHABHAI PATANVADIYA (THAKOR),VISHNUBHAI BHIKHABHAI PATANVADIYA,KALIDAS BHIKHBHAI PATANVADIYA,JYOTSNABEN BHIKHABHAI PATANVADIYA,VALLABHABHAI SHANKARBHAI PATEL,INDRAVADAN AMBALAL PATEL,KANTIBHAI MOTIBHAI PATEL,GHANSHYAMBHAI RAMANBHAI PATEL,JITENDRABHAI RAMANBHAI PATEL,MANILAL BACHUBHAI PATEL,KALPESHBHAI BACHUBHAI PATEL,CHIMANBHAI JESINGBHAI PATEL,JAYANTIBHAI JESINGBHAI PATEL,MAHESHBHAI VIRABHAI PATEL,BRAHMANI REAL PRIVATE LTD,BINALBHAI RASIKLAL PATEL	NOTICE SERVED BY DS,MR NK MAJMUDAR

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4553	AO/119/2018	24/10/2018	VINOD SALES CORPORATION THROUGH POA PARAGBHAI ASHOKBHAI SHAH,	MR D K TRIVEDI	JAY KHODIYAR MANUFACTURER,SHAILESHBHAI J PADARIYA,PURSHOTTAMBHAI J PADARIYA,ANIKET AGENCIES THROUGH OWNER/AUTHORIZED PERSON GORKH SHINDE,SHECTAKARI MACHINERY THROUGH PROPRIETOR SUDHIR GADAKH,AMOL MACHINERY THROUGH PROPRIETOR AMIT SINDE	,MR KALPESH C PATEL
4554	AO/121/2018	9/7/2018	SARASWATIBEN ASHABHAI PATEL,SUNILBHAI ASHABHAI PATEL,BHAGNESH ASHABHAI PATEL	MR SP MAJMUDAR	MUKESHBHAI CHANDUBHAI PATEL,NISHABEN D/O PRAKASHBHAI DHAYABHAI PATEL AND W/O SURAJBHAI BHARATBHAI SHETH	
4555	AO/122/2018	9/7/2018	SARASWATIBEN ASHABHAI PATEL,SUNILBHAI ASHABHAI PATEL,BHAGNESH ASHABHAI PATEL	MR SP MAJMUDAR	MUKESHBHAI CHANDUBHAI PATEL,NISHABEN D/O PRAKASHBHAI DHAYABHAI PATEL AND W/O SURAJBHAI BHARATBHAI SHETH	
4556	AO/124/2018	7/3/2019	BABUBHAI KHODABHAI SAKHIYA,	MR NISHANT LALAKIYA	DECD. KHODABHAI KACHRABHAI SAKHIYA,DEVRAJBHAI KHODABHAI SAKHIYA,LAVJIBHAI KHODABHAI SAKHIYA,CHHAGANBHAI KHODABHAI SAKHIYA	,NOTICE SERVED,MR BHARAT T RAO,MS MALTI BHARAT RAO
4557	AO/125/2018	27/06/2018	SHANTUBHAI PARBHUBHAI,	MR YV VAGHELA	PURNIMABEN DIPAKBHAI CHOKSI,	MR VIRAL K SALOT
4558	AO/126/2018	25/06/2018	PATEL MADHUBEN KANAIYALAL,PATEL HEMANTESHKUMAR KANAIYALAL,PATEL KANAIYALAL LALLUBHAI	MR DHAVAL D VYAS	MEHULBHAI GHANSHYAMBHAI PATEL,	
4559	AO/127/2018	20/07/2018	NARENDRA GORDHANDAS PATEL,	MR HIMANSHU K PATEL	RUKSHMANIBEN HIRENBHAI PATEL,HEENABEN HARESHBHAI PATEL,SEJALBEN JASHWANTBHAI PATEL	,MR VIMAL A PUROHIT
4560	AO/128/2018	20/07/2018	JAGAT NARENDRA PATEL(HUF),KARNA DINESHBHAI PATEL	MR HIMANSHU K PATEL	HIRENBHAI GIRISHBHAI PATEL,JASHWANTBHAI JAYANTIBHAI PATEL,HARESHBHAI BHAGUBHAI PATEL	,MR VIMAL A PUROHIT
4561	AO/129/2018	20/07/2018	DINESHKUMAR G PATEL(HUF),ANNAPURNA NARENDRA PATEL,NARENDRA G PATEL(HUF)	MR HIMANSHU K PATEL	GIRISHBHAI KANTIBHAI PATEL,JAYANTIBHAI DEVCHANDBHAI PATEL,BHAGUBHAI MAVJIBHAI PATEL,HIREN GIRISHBHAI PATEL,JASHWANTBHAI JAYANTIBHAI PATEL,HARESHBHAI BHAGUBHAI PATEL	,MR VIMAL A PUROHIT
4562	AO/130/2018	20/07/2018	REEMABEN JAGATKUMAR PATEL,	MR HIMANSHU K PATEL	VIRENDRABHAI GIRISHBHAI PATEL,PANNABEN JAYANTIBHAI PATEL,KRISHNABEN BHAGUBHAI PATEL	,MR VIMAL A PUROHIT
4563	AO/133/2018	6/7/2018	VIRAL DINESHCHANDRA DESAI,	(MR PRABHAV A MEHTA)	AASHITA D/O DINESHCHANDRA MOHANLAL DESAI,NIKITA D/O DINESHCHANDRA MOHANLAL DESAI	MR MITUL R DESAI
4564	AO/134/2018	4/7/2018	RAJLABHDHI INFRACTURE PVT LTD THROUGH DIRECTOR BHUPENDRA RAMANLAL PATEL,	MR AM PAREKH	VIMALBHAI SARABHAI SHAH,KUNJAL CHANDRAKANT MEHTA,PRATISH DIPAKBHAI VAKIL	
4565	AO/135/2018	4/7/2018	RAJLABHDHI INFRACTURE PVT LTD THROUGH DIRECTOR BHUPENDRA RAMANLAL PATEL,	MR AM PAREKH	HARSH VIMALBHAI SHAH,KUNJAL CHANDRAKANT MEHTA,PRATISH DIPAKBHAI VAKIL	
4566	AO/136/2018	4/7/2018	RAJLABHDHI INFRACTURE PVT LTD THROUGH DIRECTOR BHUPENDRA RAMANLAL PATEL,	MR AM PAREKH	HARSH VIMALBHAI SHAH,KUNJAL CHANDRAKANT MEHTA,PRATISH DIPAKBHAI VAKIL	
4567	AO/137/2018	4/7/2018	RAJLABHDHI INFRACTURE PVT LTD THROUGH DIRECTOR BHUPENDRA RAMANLAL PATEL,	MR AM PAREKH	VIMALBHAI SARABHAI SHAH,KUNJAL CHANDRAKANT MEHTA,PRATISH DIPAKBHAI VAKIL	
4568	AO/138/2018	4/7/2018	RAJLABHDHI INFRACTURE PVT LTD THROUGH DIRECTOR BHUPENDRA RAMANLAL PATEL,	MR AM PAREKH	HARSH VIMALBHAI SHAH,KUNJAL CHANDRAKANT MEHTA,PRATISH DIPAKBHAI VAKIL	
4569	AO/141/2018	2/7/2018	GENERAL MANAGER (POWER), GMDC LTD,G.M. (POWER PLANT)	MR. JAIMIN R DAVE	SWAMINARAYAN VIJAY CARRY TRADE PVT LTD,CHIEF MANAGER, CORPORATION BANK	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4570	AO/142/2018	14/09/2018	TARABEN RAMESHBHAI RAVAL,	MR SP MAJMUDAR	L.H.OF DECD.ZAVERBHAI MATHURBHAI,RAVJIBHAI ZAVERBHAI,L.H. OF DECD.KALUBHAI ZAVERBHAI,JASHUBHAI ZAVERBHAI,DHAYABHAI ZAVERBHAI,SHANABHAI ZAVERBHAI,GANGABEN D/O.ZAVERBHAI,MADHUBEN D/O.ZAVERBHAI,LILABEN D/O.ZAVERBHAI,KAMLABEN WD/O.KALUBHAI ZAVERBHAI,GOVINDBHAI KALUBHAI,L.H.OF DECD.PUNJABHAI MAHIJIBHAI RATHOD,BAIRAJBEN PUNJABHAI RATHOD,GEETABEN PUNJABHAI RATHOD,VIMLABEN PUNJABHAI RATHOD,HANSABEN PUNJABHAI RATHOD,RAMILABEN PUNJABHAI RATHOD,PRAVINBHAI PUNJABHAI RATHOD	
4571	AO/143/2018	11/7/2018	MELABHAI RANCHHODBHAI RABARI,	MR. RAHUL R DHOLAKIA	RAMAN ENGINEERING COMPANY THROUGH DIRECTOR AND AUTHORIZED PERSON YOGESHKUMAR RAMANLAL PANCHAL,	MR NARENDRA L JAIN,ADITYA R GUNDECHA
4572	AO/144/2018	18/07/2018	BATA INDIA LIMITED,	MR MB GOHIL	OMPRAKASH SHARMA,	
4573	AO/148/2018	17/10/2018	MEENABEN ALIAS PAROO D/O CHHAGANBHAI PATEL AND W/O SANJIV ARUN CHOKSEY,	MR AB MUNSHI	VIMUBEN WD/O CHHAGANBHAI NATHUBHAI PATEL,DAHYABHAI NATHUBHAI PATEL FOR HIMSELF AND AS MEMBER OF THE HUF,JELIBEN DAHYABHAI PATEL,HANSABEN DAHYABHAI PATEL,NILABEN DAHYABHAI PATEL,NAYANABEN DAHYABHAI PATEL,PANNABEN DAHYABHAI PATEL,INDUBEN DAHYABHAI PATEL,HARSHADBHAI DAHYABHAI PATEL,ROSHNI DAHYABHAI PATEL,CHANDNI HARSHADBHAI PATEL,KARISHMA HARSHADBHAI PATEL,SITABEN WD/O PURSHOTTAMBHAI NATHUBHAI,MADHUBEN WD/O GUNVANRAI PURSHOTTAMBHAI,JAYESHKUMAR GUNVANTBHAI,JIGNA JAYESHKUMAR,MINOR SHAILEN JAYESHKUMAR,MINOR SHIVAM JAYESHKUMAR,KETANBHAI GUNVANTBHAI PATEL,TWINKLE KETANBHAI PATEL,MINOR DHRUV KETANBHAI PATEL,MAHENDRABHAI PARSOTTAMBHAI PATEL,HEMUBEN MAHENDRAKUMAR,SAGAR MAHENDRAKUMAR PATEL,SARINA SAGAR PATEL,MINOR KAYAN SAGAR PATEL,MINOR MEDOX SAGAR PATEL,MINOR NIVA SAGAR PATEL,AARTI MAHENDRAKUMAR,BHAGABHAI NATHUBHAI PATEL,JASUBEN ALIAS JASHWANTIBEN BHAGABHAI,RAJESHBHAI BHAGABHAI PATEL,ANJANA RAJESHBHAI PATEL,ROSHAN RAJESHBHAI PATEL,RAVI RAJESHBHAI PATEL,MINOR RAVINA RAJESHBHAI PATEL,RADHABEN BHAGABHAI PATEL,TARABEN CHHAGANBHAI PATEL,MINESHBHAI CHHAGANBHAI PATEL,SUNITA MINESHBHAI PATEL,ANJALI MINESHBHAI PATEL,KAJOL MINESHBHAI PATEL,RAJ MINESHBHAI PATEL,SANJAYBHAI CHHAGANBHAI PATEL,HANAH SANJAYBHAI PATEL,MINOR REBECCA SANJAYBHAI,MINOR SHAWN SANJAYBHAI PATEL,MINOR KRUPA SANJAYBHAI PATEL	,MR MANAN A SHAH
4574	AO/149/2018	6/7/2018	AAFTAB MOHAMMAD YUSUF BAHAUDDIN,	MR SP MAJMUDAR,MR. NISHIT P GANDHI	AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL CORPORATION EAST ZONE	
4575	AO/150/2018	6/2/2019	BHAVESHBHAI ASHOKBHAI BHINGRADIYA,	MR MANAN A SHAH	BHAGWANBHAI SADUDBHAI DABHI,NANDLAL SAVJIBHAI DHAMELIYA,JITENDRABHAI DAMJIBHAI MANGUKIYA	MR SP MAJMUDAR,RUSHABH H MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4576	AO/152/2018	18/07/2018	PARSHOTTAM POPATBHAI PATEL,	(MR NIRAL R MEHTA)	MAULIK JAYESHKUMAR PANDYA,SAMIR AMIRALI THOBHANI,AMIN AMIRALI THOBHANI,RAJESH RAMJANBHAI GANGAANI,HEIRS AND LEGAL REPRESENTATIVE OF DECD. PRAFFUL NARANBHAI KACHA SHRI AMITBHAI PRAFULBHAI KACHA,DEVKUNVARBEN JIVRAJBHAI GORIP	
4577	AO/154/2018	15/07/2019	MANUBHAI DHANJIBHAI MALAVIYA,	MR VIRAL K SALOT	ISHWARBHAI CHHAGANBHAI,JAYANTIBHAI ISHWARBHAI,PARESHBHAI ISHWARBHAI,AMBUBHAI CHHAGANBHAI,RAJESHBHAI AMBUBHAI,NATWARBHAI CHHAGANBHAI,BIPINBHAI NATWARBHAI,GIRISHBHAI NATWARBHAI HEIR OF DECD. MANIBEN NATWARBHAI D/O CHHAGAN MORAR,PRAKASHBHAI NATWARBHAI HEIR OF DECD. MANIBEN NATWARBHAI AND D/O CHHAGAN MORAR,PRAKASHBHAI NATWARLAL HEIR OF DHANUBEN NATWARLAL AND D/O CHHAGAN MORAR,HEENABEN JAGDISHBHAI MAISURIYA WIFE OF RAKESHBHAI CHHAGANBHAI MAISURIYA,VIJAYBHAI JAGDISHBHAI MAISURIYA,JIGNESHBHAI JAGDISHBHAI MAISURIYA,MEENABEN W/O NITINBHAI BHAKHUBHAI,BHAGWATIBEN W/O AMRUTBHAI ALIAS AMBUBHAU CHHOTUBHAI,HEMLATABEN W/O JAYESHBHAI THAKORBHAI,BHARATIBEN W/O BABUBHAI KARSANBHAI,RANJANBEN W/O BHIKHUBHAI GANDABHAI,HANSHABEN W/O DIPAKBHAI RAVJIBHAI,KAMLESHBHAI DHANSUKHBHAI PATEL,AJAY DHANSUKHLAL PATEL,HEMANTKUMAR DILIPSINH,BIMALPRASAD SUMERCHAND JAIN,VINITKUMAR BIMALPRASAD JAIN,DEEPAKKUMAR BIMALPRASAD JAIN,VARDHMAN BIMALPRASAD JAIN	NOTICE SERVED BY DS,MR MANAN A SHAH
4578	AO/155/2018	28/08/2018	YUSUFBHAI SIDDIQBHAI SHAIKH THROUGH POA RAFIQBHAI SIDIKBHAI SHAIKH,	MR NK MAJMUDAR	GANGABEN BHIKHABHAI PATANVADIYA,VISHNUBHAI BHIKHABHAI PATANVADA,KALIDAS BHIKHABHAI PATANVADA,JYOTSNABEN BHIKHABHAI PATANVADA,VALLABHBHAI SHANKARBHAI PATEL,INDRAVADAN AMBALAL PATEL,KANTILAL MOTIBHAI PATEL,GHANSHYAMBHAI RAMANBHAI PATEL,JITENDRABHAI RAMANBHAI PATEL,MANILAL BACHUBHAI PATEL,KALPESHBHAI BACHUBHAI PATEL,CHIMANLAL JESINGBHAI PATEL,JAYANTIBHAI JESINGBHAI PATEL,MAHESHBHAI VIRABHAI PATEL,ROKFORT CEMENT PVT. LTD.,BRAHAMANI REAL PVT. LTD.,BINALBAI RASIKLAL PATEL	
4579	AO/157/2018	26/07/2018	BHAVNABEN RANCHHODBHAI PANCHAL, THROUGH POA HEMABEN JAYESHBHAI PANCHAL,HEMABEN JAYESHBHAI PANCHAL	MR JR SHAH	HEIRS OF DECD. KANAIYALAL MOHANLAL PANCHAL,SHOBHANABEN D/O DECD. RANCHHODLAL AND W/O NARENDRAKUMAR PANCHAL,KASHMIRABEN D/O RANCHHODBHAI MOHANBHAI PANCHAL,ARUNABEN RANCHHODBHAI PANCHAL D/O DECD. RANCHHODBHAI MOHANLAL PANCHAL,SANDHYABEN KANAIYALAL WD/O KANAIYALAL MOHANLAL,ANUPAMABEN D/O KANAIYALAL MOHANLAL,SEJALBEN D/O KANAIYALAL MOHANLAL PANCHAL,DEVANGI D/O KANAIYALAL MOHANLAL PANCHAL	

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4580	AO/158/2018	24/07/2018	PYRAMID SPACED PVT LTD,KIRTI PREMRAJ JAIN,KIRTI PREMRAJ JAIN, MANAGING DIRECTOR, PYRAMID SPACES PVT LTD	MR NK MAJMUDAR	MOSERBEAR CLEAN ENERGY LTD,CHAIRMAN AND MANAGING DIRECTOR,RAJYA GHEI, COUNTRY HEAD,N K CHOUDHARY, EXECUTIVE VICE PRESIDENT,THE CHAIRMAN AND MANAGING DIRECTOR, MOSERBEAD CLEAN ENERGY LTD	
4581	AO/160/2018	12/7/2018	SUPER TEX,SULABH SALES,SHAILESH PATEL,PRAVIN PATEL,JIGAR PATEL,SHAHNAWAZ PUNSARIYA S/O ABDUL GHANI PUNASIYA,TAJ BUILDING MATERIALS	MR JATIN Y TRIVEDI	NANDADEVI R KSHATRIYA,	
4582	AO/161/2018	28/12/2018	JUZAR ABDULLABHAI BHARMAL,	MR.HIREN M MODI	BANUBEN ABDULLAHBHAI BHARMAL,ABBAS ABDULLAHBHAI BHARMAL,SHAKINABEN ABBASBHAI BHARMAL,MINOR ALI ASGAR ABBASBHAI BHARMAL	
4583	AO/162/2018	24/06/2019	PATEL SURESHBHAI VIRABHAI,DECD. AMRUTLAL KESHAVLAL,PATEL ANJANABEN PARMANANDBHAI,PATEL KAMLABEN WD/O AMRUTLAL KESHAVLAL,PATEL PARMANANDBHAI AMRUTBHAI,PATEL HASMUKHBHAI AMRUTBHAI,PATEL RENUKABEN AMRUTBHAI	MR MA PAREKH	DASHRATHBHAI PRAHLADBHAI PATEL, PRESIDENT OF SHRI RANCHARDA VISTAR VIKAS MANDAL,VINODBHAI AMRUTBHAI PATEL	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
4584	AO/163/2018	13/07/2018	SHAH HITESHBHAI CHAMPAKLAL AS KARTA AND MANAGER OF HUF OF SHRI HTESHBHAI C SHAH,SHAH RAJESHBHAI CHAMPAKLAL AS A KARTA AND MANAGER OF HUF OF SHRI RAJESHBHAI CHAMPAKLAL SHAH,SHAH SHAILESHBHAI CHAMPAKLAL AS A KARTA AND MANAGER OF HUF OF SHRI SHAILESHBHAI CHAMPAKLAL SHAH,SHAH BINABEN CHAMPAKLAL DAUGHTER OF CHAMPAKLAL MANILAL SHAH,SHAH NILABEN LOMESHBHAI WD/O LATE LOMESHBHAI CHAMPAKLAL SHAH	MR.D K.PUJ,RUCHIR A PATEL	THAKAR SHYAMAL UPENDRABHAI,PATEL KIRITBHAI GORDHANBHAI,ANIRUDDHSINH BALVANTSINH GOHIL,RAHUL AMRATLAL ALIAS RAHUL AMRATLAL BRAHMBHATT,HARSH H. PATEL,GANPATBHAI RANCHHODBHAI BARAIYA,BHAGWATIBHAI B. PATEL,N. S. DAMOR	
4585	AO/164/2018	18/07/2018	VIRAJBEN VIRAJBHAI GANDHI,	MR BP DALAL	VIRAJBHAI VIJAYBHAI GANDHI,	
4586	AO/167/2018	22/04/2019	BHARTIBEN RAMANBHAI PATEL,KALPANABEN JITENDRABHAI DESAI	MR HITESH V PATEL	SURESHKUMAR RAMANLAL PATEL,KIRITKUMAR RAMANLAL PATEL,DHIRAJLAL PREMJIBHAI PATEL,POPATBHAI KANJIBHAI GAJERA,GANESH CORPORATION THROUGH AUTHORISED PARTNER, LALITBHAI GITAPRASAD TRIVEDI	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR JR SHAH
4587	AO/168/2018	31/01/2020	SURYA PALACE HOTEL,	MR SP MAJMUDAR,MR. HJ KARATHIYA	NOVEX COMMUNICATIONS PRIVATE LIMITED,	,MR DHAVAL SHAH
4588	AO/169/2018	5/10/2018	AARAB HAJI VALIMAMAD CHAKI,	MR SP MAJMUDAR,MR. HJ KARATHIYA	RAMUBEN VRUJLAL GAMOT,AMRIBEN ALIAS AMRUTBEN RAJSHI MADHVI,PARVATIBEN VRUJLAL GAMOT,LILAVANTIBEN VRUJLAL GAMOT,DHANGAURIBEN VRUJLAL GAMOT,RUPA GOVA SHANKHOL,BABULAL GOVA SHANKHOL,NARSHI GOVA SHANKHOL,DAYALAL VRUJLAL GAMOT,MAMLATDAR,TALATI CUM MANTRI,VELJI VRUJLAL GAMOT,MOHANLAL VRUJLAL GAMOT,BIPIN DAYALAL GAMOT,KULDEEP DAYALAL GAMOT,AMIT DAYALAL GAMOT,SANDEEP DAYALAL GAMOT,BIMLESH VELJI GAMOT,JIGNESH VELJI GAMOT	
4589	AO/170/2018	25/07/2018	ASHOK KEDIA, PROPRIETOR OF RONAK PROCESSORS,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	RONAK KEDIA,M/S DYTEX INDUSTRIES PVT. LTD.	

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4590	AO/171/2018	26/07/2018	NARAYAN TARACHAND MANSUKHANI,SAURABH NARENDRABHAI SHAH,GULAMALI MOHAMMEDBHAI SAHERWALA,DHIREN SHARADBHAI PATEL,SURYAKANT RAMANLAL SHAH,ARVIND VASANTJI INAMDAR,PRASHANT PRATAPRAI DESAI,RAJESH BANSHILAL RAJANI,KANAIYALAL BHUKHANDAS MEVAWALA,SHARADBHAI JAYANTILAL DESAI,PRAKASH NANDLAL RAJANI,KETAN MAHENDRABHAI SHAH,KALPESHBHAI S MARFATIYA,PARAG GIRISHBHAI DESAI	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMESHBHAI THAKORBHAI PATEL,VINUBHAI THAKORBHAI PATEL,SASHIKANT THAKORBHAI PATEL,KAMUBEN MANUBHAI PATEL,DIPIKABEN MANUBHAI PATEL,CHETNABEN MANUBHAI PATEL,BIPIN MANUBHAI PATEL,NIKUNJ MANUBHAI PATEL,SURAT MUNICIPAL CORPORATION THROUGH COMMISSIONER,POLICE COMMISSIONER, SURAT,JYOTINDRA CHHOTUBHAI DESAI,VALCHAND MULCHAND,RIYAZ AHMED MUNSHI,RAKESH RAMESHCHANDRA MEHTA,DHANRAJ PREMCHAND SHAH,JAYANTIBHAI CHHAGABHAI DESAI	,MR NIRAV C SANGHAVI
4591	AO/172/2018	26/07/2018	NARAYAN TARACHAND MANSUKHANI,SAURABH NARENDRABHAI SHAH,GULAMALI MOHAMMEDBHAI SAHERWALA,DHIREN SHARADBHAI PATEL,SURYAKANT RAMANLAL SHAH,ARVIND VASANTJI INAMDAR,PRASHANT PRATAPRAI DESAI,RAJESH BANSHILAL RAJANI,KANAIYALAL BHUKHANDAS MEVAWALA,SHARADBHAI JAYANTILAL DESAI,PRAKASH NANDLAL RAJANI,KETAN MAHENDRABHAI SHAH,KALPESHBHAI S MARFATIYA,PARAG GIRISHBHAI DESAI	(MR MB GANDHI),MR CHINMAY M GANDHI	RAMESHBHAI THAKORBHAI PATEL,VINUBHAI THAKORBHAI PATEL,SASHIKANT THAKORBHAI PATEL,KAMUBEN MANUBHAI PATEL,DIPIKABEN MANUBHAI PATEL,CHETNABEN MANUBHAI PATEL,BIPIN MANUBHAI PATEL,NIKUNJ MANUBHAI PATEL,SURAT MUNICIPAL CORPORATION THROUGH THE COMMISSIONER,POLICE COMMISSIONER, SURAT,JYOTICHANDRA CHHOTUBHAI DESAI,VALCHAND MULCHAND,RIYAZ AHMED MUNSHI,RAKESH RAMESHCHANDRA MEHTA,DHANRAJ PREMCHAND SHAH,JAYANTIBHAI CHHAGANBHAI DESAI	,MR NIRAV C SANGHAVI
4592	AO/173/2018	28/08/2018	B V DEVELOPERS,HIREN NANUBHAI SAVALIYA,PRASHANTKUMAR BATUKBHAI DUDHAT,NARESH PRAGJIBHAI DOBARIYA,VIJAYKUMAR NANJIBHAI GOLAVIYA,ROHITBHAI SHANTIBHAI GOLAVIYA,RAMESHBHAI VIRJIBHAI TUMAR	DEV D PATEL	JAGDISHBHAI ZAVERBHAI KATRODIYA,BABUBHAI MOHANBHAI PATEL,KANTIBHAI MOHANBHAI PATEL	
4593	AO/174/2018	8/8/2018	DELNA RUSTUM BOYCE,	GUPTA LAW ASSOCIATES	RUSTUM SAM BOYCE,	RUSHABH H SHAH,ROHAN LAVKUMAR
4594	AO/181/2018	10/7/2019	RICHA W/O KAMAL HARGUN AILANI,	(MR FB BRAHMBHATT)	CHANDRAKANT PATEL,	MR ADIL R MIRZA
4595	AO/183/2018	30/10/2018	NIRMALSINH SHANTUBHAI JADEJA LEGAL HEIR FO JIVUBHAI KHODUBHAI JADEJA,	MR C P CHANIYARA	POPATBHAI NARSHIBHAI SHINGALA,HITENDRABHAI GORDHANBHAI DOBARIYA,DAMJIBHAI KARSHANBAHI,MAMLATDAR RAJKOT TALUKA	
4596	AO/186/2018	8/8/2018	PUNAMCHAND NAGINDAS RANA,	MR VAIBHAV N SHETH	RAKESHBHAI THAKOREDAS RANA,VASANTBHAI RATILAL JARIWALA,AMJADKHAN YASINKHAN PATHAN,JYOTIBEN DIPAKKUMAR SAFIWALA,LAXMICHAND RAMANLAL JARIWALA	
4597	AO/187/2018	26/12/2018	BHARATBHAI RAGHAVBHAI BALAR,VIJAYBHAI DAMJIBHAI MORADIA,KUNALBHAI DAMJIBHAI MORADIA,VIPULBHAI TALSIBHAI KAMVADRA	,MR KETAN A DAVE	MARIYAM MUSABHAI KOYA,GULAM IBRAHIM BOPAL,HIRABHAI RAGHUBHAI BHARWAD	NOTICE SERVED BY DS,MR MM SAIYED
4598	AO/189/2018	13/06/2019	SUNGRACIA TILES PVT LTD,	MR GAURAV K MEHTA	CHINTAN ISHWARBHAI SATAPARA,	MR DHAVAL D VYAS
4599	AO/190/2018	18/12/2018	PARSHURAMSIGH VISHWANATHSINGH RAJPUT,	HCLS COMMITTEE,MR M D RAHEVAR	GENERAL MANAGER (JAYSHREE INSULATORS),DIRECTOR (JAYSHREE INSULATORS)	NANAVATI ASSOCIATES

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4600	AO/194/2018	10/9/2018	ARUN DIWAKAR CHAUHAN,	MR MB RANA	AMINMIYA UMARMIYA,ALAMBHAI MAHAMADMIYA,BAKERMIYA MAHAMADMIYA,KHERUNBIBI D/O MAHAMADMIYA JAHANGIRMIYA AND WIFE OF DILBASAKHA,KULSANBIBI MAHAMADMIYA,MADINABIBI D/O MAHAMADMIYA JAHANGIRMIYA W/O HASANMIYA MALEK THRU LEGAL HEIR,MAHEBOOBMIYA RASULMIYA,JOHRABIBI RASULMIYA,JETUNBIBI D/O RASULMIYA AND W/O SAFMIYA,NASIMBANU MAYUDDIN HERSELF AND FOR,SHAHBUDDIN MAYUDDIN,DINESHBHAI MANSUKHBHAI DONGA,PARIMAL DINESHBHAI DONGA,MANUBHAI NARANBHAI BHARWAD,LALBHAI NARANBHAI BHARWAD,ASMATMIYA HASANMIYA MALEK,HAMIDMIYA HASANMIYA MALEK,AFARINBANU HASANMIYA,MINOR NASIRMIYA MAYUDDIN,MINOR ALLAUDIN MAYUDDIN	
4601	AO/195/2018	21/08/2018	KRIPALSINH INDRASINHJI PARMAR,	MR DIPAN DESAI	NARMADA RU UTPADAK SAHAKARI SPINNING MILL CO LTD THRU LIQUIDATOR,MAHENDRAKUMAR INDRASINHI COTTON PRIVATE LIMITED,MAHENDRA GIRDHARLAL SANGHAVI,RAJIV NARENDRABHAI PUNATAR,SANJAY NARENDRABHAI PUNATAR,DHAVALBHAI DHARMENDRA VYAS,MUKESHBHAI MANHARBHAI MEHTA	
4602	AO/196/2018	27/08/2019	SHUSHILABEN MAHENDRABHAI D/O SUKHABHAI KUVARJIBHAI PATEL,LALITABEN BHARATBHIA D/O SUKHABHAI KUVARJIBHAI PATEL,JEKORBEN D/O SUKHABHAI KUVARJIBHAI PATEL THRU LEGAL HEIRS,LEGAL HEIRS PARVATIBEN @ PUSHPAEN DINESHBAHI D/O SUKHABHAI KUVARJIBHAI,MAHENDRABHAI CHIMANBHAI PATEL,CHANDRIKABEN CHETANKUMAR D/O JEKORBEN,HEMANTBHAI CHIMANBHAI PATEL THRU POA HEMANTBHAI CHIMANBHAI PATEL,HIRENKUMAR DINESHBHAI(CHIMANBHAI) PATEL,ILASHIBEN PRAVINBHAI PATEL D/O PARVATIBEN @ PUSHPABEN,SONALBEN GHANSHYAMBHAI PATEL D/O PARVATIBEN PUSHPABEN,NIMISHABEN GHANSHYAMBHAI PATEL D/O PARAVATIBEN PUSHPABEN,MONTUBEN DHARMENDRAKUMAR D/O PARVATIBEN PUSHPABEN	,MR DHAVAL D VYAS	CHAMPAKBHAI SUKHABHAI PATEL,ISHWARBHAI SUKHABHAI,NAYNABEN DIPAKKUMAR KASHIRAM PATEL,KISHANBHAI DIPAKKUMAR PATEL,AKASH DIPAKKUMAR PATEL,JIVRAJBHAI PARSHOTTAMBHAISURANI,LOKNATH L GAMBHIR	DS AFF.NOT FILED (N),MR AMIT V THAKKAR,MR ANUJ K TRIVEDI
4603	AO/198/2018	27/08/2018	M/S VINSONS, STEVEDORES, DUBASHES AND TRAVEL AGENTS,NANDITA W/O ASHOK KHOSLA,NALINI D/O VISINDAS VAZIRANI	MR RUTUL P DESAI	THE BOARD OF TRUSTEESOF PORT OF DEEN DAYAL,	
4604	AO/199/2018	29/08/2018	DILIPBHAI KESHAVLAL JANI,	MR PREMAL S RACHH	KISHORBHAI CHAGANBHAI PATEL,KANTABEN KISHORBHAI PATEL,DAKSHESHKUMAR KISHORBHAI PATEL,BHANUBEN VALLABHBHAI RUPARELIYA,VALLABHBHAI DEVJIBHAI RUPARELIYA,ANUBHUTI VALLABHBHAI RUPARELIYA,MINOR CHIDUP VALLABHBHIA RUPARELIYA THRU GUARDIAN VALLABHBHAI DEVJIBHAI RUPARELIYA,MANIBEN @ BABYBEN WD/O JIVRAJ MOHANBHAI MAWANA,JIGNABEN WD/O DHARMESHBHAI JIVRAJ,ASHABEN D/O JIVRAJ MOHAN MAKWANA,ARVINDBHAI PUNABHAI HIRPARA	
4605	AO/200/2018	30/07/2019	VIPULBHAI RASIKLAL PATEL,PINANGANI VIPULBHAI PATEL,HETAKSH VIPULBHAI PATEL,DEVAKSHI VIPULBHAI PATEL	(MR SUDHANSHU S PATEL)	KULIN PANKAJ PATEL,PRATIKSHA RINKAL PATEL,VINITA KENAN PATEL,PORAS GUNVANTBHAI PATEL	MR.D K.PUJ

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4606	AO/201/2018	28/08/2018	JAGDISHBHAI ZAVERBHAI KATRODIYA,	MR AMIT V THAKKAR	BABUBHAI MOHANBHAI PATEL,B V DEVELOPERS THRU PARTNER,KANJITBHAI MOHANBHAI PATEL,HIREN NANUBHAI SAVALIYA,PRASHANTKUMAR BATUKBHAI DUDHAT,NARESH PRAGJIBHAI DOBARIYA,VIJAYKUMAR NANJIBHAI GOLAVIYA,ROHITKUMAR SHANTIBHAI GOLAVIYA,RAMESHBHAI VIRJIBHAI THUMAR	,MR JIGAR P RAVAL,DEV D PATEL
4607	AO/202/2018	28/08/2018	PRAKASHBHAI DASHRATBHAI PATEL,ANANDIBEN DASHRATBHAI PATEL,SHARMISTHABEN DASHRATHBHAI PATEL,NAVINBHAI DASHRATHBHAI PATEL,KAILASHBEN PRAKASHBHAI PATEL,VIRALBEN PRAKASHBHAI PATEL,RIMABEN PRAKASHBHAI PATEL,JALPABEN PRAKASHBHAI PATEL,NILAYBHAI PRAKASHBHAI PATEL,PRAFULABEN NAVINBHAI PATEL,PRERAKBHAI NAVINBHAI PATEL,ANANDBHAI NAVINBHAI PATEL,VIMLABEN D/O PARSHOTTAMDAS ISHVARBHAI PATEL AND WIFE OF GABILAL KHODIDAS PARIKH	HL PATEL ADVOCATES	JITESHBHAI SHANTILAL PATEL,	MR JIGAR P RAVAL
4608	AO/203/2018	8/10/2018	SHAMBHUBHAI MOHANBHAI DESAI,	HL PATEL ADVOCATES	GEMARBHAI MALJIBHIA DESAI,PADAM ASSOCIATES	MS SEJAL K MANDAVIA,MS MEGHA JANI
4609	AO/204/2018	19/09/2018	TIRTH AGRO TECHNOLOGY PVT LTD,	DR RAJESH H ACHARYA	FORCE MOTORS LIMITED,	MR AKSHAY A VAKIL
4610	AO/206/2018	17/10/2018	HDFC BANK LTD THRU AUTHORIZE OFFICER HIRENKUMAR D SHUKLA,	MR NIKUNJ D BALAR	SOMABHAI JERAMBHAI BAVALVA,PREMJIBHAI JERAMBHAI BAVALVA	NOTICE SERVED BY DS
4611	AO/210/2018	28/09/2018	AYESHABIBI GULAM MUSTAFA,SARABIBI GULAM MUSTAFA,RABIYABIBI GULAM MUSTAFA,ABDULKADAR MAHMOOD BEG,MOHAMMED ILYAS GULAMNABI,MOHAMMED IDRISH GULAMNABI,ABDUL HAMID GULAMNABI,MOHAMMED RIYAZ GULAMNABI,HAZRABIBI GULAMNABI,SHAKINABIBI GULAMNABI,KHALID HUSSAIN GULAM MOHAMMED,ALTAF HSSAIN GULAM MOHAMMED,MAHMOOD BG GULAM MOHMMED,HAMIDABIBI GULAM MOHAMMED	,MR. AADIT R SANJANWALA	VAJID HUSSAIN YAWAR HUSSAIN,SHANTILAL MAGANBHAI SOLANKI,NEXUS INFRA,BRIJESH DAMODARBHAI KHIMANI,YOGESHBHAI GUNVANTRAI SHAH,DIPAK RAMSAJIVAN GUPTA,MARIYAMBIBI DAUGHTER OF GULAM MOHAMMED BEG	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR VIRAT G POPAT,TIRTH N BHATT
4612	AO/211/2018	4/10/2018	SHAH HITESHBHAI CHAMPAKLAL AS KARTA AND MANAGER OF HUF,RAJESHBHAI CHAMPAKLAL AS KARTA AND MANAGER OF HUF,SHAH HSAILESHBHAI CHAMPAKLAL,SHAH BINABEN CHAMPAKLAL,SHAH NILABEN LOMESHBHAI	MR.D K.PUJ	THAKAR SHYAMAL UPENDRABHAI,PATEL KIRITBHAI GORDHANBHAI,ANIRUDDHSINH BALVANTSINH GOHIL,RAHUL AMRATLAL @ RAHUL AMRATLAL BRAHMBHATT,HARSH H PATEL,GANPATBHAI RANCHODBHAI BARAIYA,BHAGWATIBHAI B PATEL,N S DAMOR,PATELSHAILESHKUMAR KUBERBHAI,KATARIA NIMESHKUMAR BHIKHABHAI	NOTICE SERVED BY DS,MR HRIDAY BUCH,MR AMRISH K PANDYA,MR.ADITYA J PANDYA,SHASHVATA U SHUKLA
4613	AO/213/2018	19/06/2019	LEELA SHIP RECYCLING PVT LTD THRU GIRISHCHANDRA PRAVINCHANDRA RAMAIYA,	MR HRIDAY BUCH	GOPI PAPER MART INDIA PVT LD THRU HARSHADKUMAR MOHANLAL PATEL,	MR MAULIK S SHETH,MR.D K.PUJ
4614	AO/214/2018	19/06/2019	SARVAG SHIPPING SERVICES PVT LTD THRU GIRISHCHANDRA PRAVINCHDRA RAMAIAYA,	MR HRIDAY BUCH	GOPI PAPER MART INDIA PVT LTD THRU DIRETOR HARSHADKUMAR MOHANLAL PATEL,	MR MAULIK S SHETH,MR.D K.PUJ
4615	AO/215/2018	22/04/2019	HARIBHAI MEABHAI HUF THRU KARTA HIRABHAI MERABHAI,	MR MANAN A SHAH	MAMAIYABHAI TOGABHAI VATUKIYA,MOTIBHAI VALABHAI PATEL	NOTICE SERVED BY DS,MR HARSHADRAY A DAVE
4616	AO/216/2018	11/2/2019	VIJAY COTTON AND FIBER COMPANY,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	AGARWAL COTTON SPINNING PVT LTD,	NOTICE SERVED BY DS

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4617	AO/218/2018	16/10/2018	HARSHIT INDRAVADAN TALATI,TRISHA INFRASTRUCTER LTD THRU DIRECTOR VIKRAM GUPTA,VALLABH INFRASTRUCTER VALLABH VILLA THRU VIRAL DATTUPRASAD OZA,MATAJI INFRASTRUCTRE THRU PROP RAJENDRA D PATEL	VENU H NANAVATY	HEIRS AND LEGAL REPRESENTATIVES OF DIVYESHBHAI RANCHODBHAI PATEL,PARSHOTTAM VASHRAMBHAI VARIYA,NARENDRABHAI BECHARBHAI PATEL,VIJAYBHAI RAMANBHAI PATEL,LAXMANBHAI NATHABHAI BHARWAD,HINABEN DHANJAYBHAI PATEL,BHARWAD JAYABEN TOGABHAI,BHARWAD LAXMIBEN LAGHARABHAI,BHARWAD LILABEN LAGHARABHAI,BHARWAD HIMABHAI LAGHARABHAI,BHARWAD AMRABHAI LAGHARABHAI,BHARWAD KAMABHAI LAGHARABHAI,bharwad vanabhai lagharabhai,BHARWAD KAVABHAI GOVINDBHAI,BHARWAD RAGHUBHAI GOVINDBHAI,BHARWAD RAJALBEN GOVINDBHAI,BHARWAD LAXMANBHAI GOVINDBHAI,BHARWAD RAHABHAI GOVINDBHAI,BHARWAD NANUBHAI GOVINDBHAI,BHARWAD VIHABHAI GOVINDBHAI,BHARWAD ANUBEN GOVINDBHAI,BHARWAD VAJUBHAI GOVINDBHAI,BHARWAD BALUBEN SANGRAMBHAI,BHARWAD MANIBEN SANGRAMBHAI,BHARWAD BHIMABHAI SANGRAMBHAI,BHARWAD DHUNABEN SANGRAMBHAI,BHARWAD JAMABEN VELABHAI,BHARWAD MANIBEN VELABHAI,BHARWAD SAJANBHAI VELABHAI,BHARWAD BENABEN VELABHAI,BHARWAD MADHABHAI VELABHAI,BHARWAD KANABHAI RUDABHAI,BHARWAD LAKHIBEN TOGABHAI,BHARWAD PARMABEN @ SIMABEN TOGABHAI,BHARWAD MEPABHAI TOGABHAI,BHARWAD HARIBHAI TOGABHAI,BHARWAD MANABEN TOGABHAI,BHARWAD VAGHJIBHAI TOGABHAI,BHARWAD BHAVANBHAI TOGABHAI,BHARWAD JIBABEN TOGABHAI,BHARWAD VIRABEN TOGABHAI,BHARWAD TAKUBEN MEPABAHI,BHARWAD DHANABHAI MEPABHAI,BHARWAD DANBHAI MEPABAHI,BHARWAD JADIBEN MEPABHAI,BHARWAD KANUBHAI MEPABHAI,BHARWAD VALABHAI MEPABHAI,BHARWAD ZALABHAI MEPABHAI,BHARWAD KACHRABHAI SANGRAMBHAI,SNEHABEN DIVESHBHAI PATEL,URMILABEN DIVYESHBHAI PATEL,BINOY DIVESHBHAI PATEL	MR SALIL M THAKORE,MR. ZALAK B PIPALIA
4618	AO/219/2018	28/08/2019	DIPEN PREMCHAND MULCHANDANI,	MS TRUSHA K PATEL	S K Z REALITIES THRU RAJESHBHAI BRAHMBHATT,	MR MRUGEN K PUROHIT
4619	AO/220/2018	8/4/2019	MOHAMMAD AKHTAR MOHAMMAD ASALAM ANSARI,	MR PATHIK M ACHARYA	MUBARAK HUSSAIN HAJI KARIM SHAIKH,VIMALABEN MANUBHIA PATEL THRU ADMINISTRATOR DINESHKUMAR GANGA MAHARAJ	NOTICE SERVED BY DS,MR RL MEHTA,MR PINAKIN B RAVAL
4620	AO/221/2018	11/3/2019	RAJIYABANU D/O BAVAMIYA KADRI AND W/O FARIUDDIN MUNSHI,FARAHTUNNISA D/O BAVAMIYA KADRI AND W/O SAIYED AHMED BAGDADI	(MR PRABHAV A MEHTA)	JUNAID @ MARUFMIYA BAVAMIYA KADRI,PATHAN SAMIMBANU GAFURKHAN,FARUKBHAI GALARASUL MALEK	MS VIDHI J BHATT

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4621	AO/222/2018	3/10/2018	DINESHBHAI ARJANBHAI BHALALA,	MR DHIRAJ M PATEL	LAXMIBEN WD/O RAMANLAL RAVJIBHAI,RATILAL S/O RAMANLAL RAVJIBHAI,HARSHADBHAI S/O RAMANLAL RAVJIBHAI,SHAILESHBAHI S/O RAMANLAL RAVJIBHAI PATEL,JYOTIBEN D/O RAMANLAL RAVJIBHAI AND W/O DINESHBHAI PATEL,ILABEN D/O RAMANLAL RAVJIBHAI AND W/O ASHOKBAHI,ASHOKBHAI PRAGAJIBAHI DOBARIYA,SWAMI DEVELOPERS,MANISH BHAVANIPRASAD AGRAVAL,MANOJBHAI NANUBHAI DESAI,DENISH DHANRAJBHAI SHAH,AJAYKUMAR RAMESHBHAI SAILAR,MUKESHBAHI HARIBHAI KHALASI,SURESHBAHI BABURAV MAKODE,NALINI VIRENDRA MEHTA,GITABEN ASHVINBHAI HIRAVALA,BHUPENDRABHAI CHHAGANLAL PATEL,SINGDHA S YADAV,SANJAYKUMAR MADHUSUDAN YADAV,PRAKASHBHAI KANTIBHAI PATEL,HINA PRAKASHBHAI PATEL,BHARATUMAR MOHANLAL BHATT,APARNA KANDARP DESAI,DHARMESH BHANABHAI PATEL,AASHMA DHARMESH PATEL,RAKESH ASHOKKUMAR BEKAVALA,JAGRUTI JAIMINBHAI UMRAV,VINODBHAI THAKORDAS LETHAVALA,RANJANBEN VINODBHAI LETHAVALA,DARSHANA D MODI,BRIJESH ANILBHAI KIKAGANESHVALA,MITABEN SATISHKUMAR KIKAGANESHVALA,SWATISINH SHUBHAM MUKHARJI,SHUBHAM RISHI MUKHARJI,RANJANA SANATKUMAR SINHA,SANATKUMAR DEVNANDAN PRASAD,BHARATKUMAR RAMESHCHADRA MUKHI,NAVINKUMAR SURYALAL SINGH,SATYANAMA NAVINSINGH,RINABEN VIJAYBHAI SURTI,VIJAY D MAN,VAISHALI JIGAR PAREKH,KETKIBEN RATHISHKUMAR RANDERI,RAVI A PAREKH,KIRANBEN A PAREKH,BALKRISHN K PODAR,KIRANKUMAR GOPINATHRAV SURYAVANSHI,JYOTSNABEN KIRAN SURYAVANSHI,MAHESHBHAI NARSINHBHAI MEHTA,GANESHKUMAR VIJAYBHUKHANDAS JIRAVALA,ANURADHA GANESHKUMAR JIRAVALA,YOGENDRA C RATHOD,KINNARI NAIMISHKUMAR MUNIM	
4622	AO/223/2018	7/2/2019	IBRAHIM AHMEDVALI,	MR AS ASTHAVADI	ASIF RAFIKBHAI PATEL,	MR NK MAJMUDAR
4623	AO/226/2018	1/11/2018	VMS BATHWARE PRIVATE LIMITED,SHAPATH SANITATION,MAITRI ENTERPRISES	(MR RR SHAH),MR HARSHIL SHAH	GRAFFITI INDIA PRIVATE LIMITED,	MR ANKIT SHAH
4624	AO/228/2018	1/10/2018	HEMANTSINH DILAWARSINH RAJ,MAHENDRASINH DILAWARSINH RAJ,SUREKHABEN HEMANTSINH RAJ,JYOTSANABEN MAHENDRASINH RAJ	,MR MOHMEDSAIF HAKIM	GUJARAT INDUSTRIAL DEVELOPEMENT CORPORATION,CHAIRMAN SHIR GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION GANDHINAGAR,HON'BLE DEPUTY COLLECTOR AND SPECIAL LAND ACQUISTION OFFICER GIDC,GOVERMENT OF GUJARAT	
4625	AO/230/2018	26/10/2018	JAIN BROTHERS,	(MR FB BRAHMBHATT)	PATANJALI YOGPEETH,PATANJALI AYURVED LTD	MR NEERAJ J VASU
4626	AO/231/2018	14/12/2018	MANHARSINH AJITSINH GOHIL,	HCLS COMMITTEE,RAVI B SHAH	USHA RAJESH PATNI,	MR YS RAJPUT

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4627	AO/234/2018	30/10/2018	KAUSHIKKUMAR HASMUKHLAL PATEL,BAI LAKSHMIBEN WD/O HASMUKHBHAI NATHUBHAI PATEL,BHARATKUMAR HASMUKHBHAI PATEL,JANAKKUMAR HASMUKHBHAI PATEL,BAI SHANTABEN PATEL WD/O OF HARGOVANBHAI NATHUBHAI PATEL,HIREN HARGOVINDBHAI PATEL SON OF HARGOVAN NATHUBHAI PATEL,RENUKA HARGOVANBHIA PATEL D/O HARGOVANBHAI NATHUBHAI PATEL	MR SP MAJMUDAR	BABUBHAI NATHUBHAI PATEL,RAJIV EXPORTS,TULSIBHAI JIVRAJBHAI MORDIYA,RAJESHBHAI HARIBHAI MORDIYA,MUKESHBHAI NANJIBHAI MORDIYA,MEHUL VALLABHBHAI MORIDYA,DHARMESHBHAI TUSLIBHIA MRODIYA,EXECUTIVE ENGINEER NORTH ZONE,COMMISSONER	,MR JIGAR P RAVAL
4628	AO/236/2018	12/3/2019	GURU NANAK DEVJI MISSION TRUST AND ITS TRUSTEES THRU JASWINDERSINGH JOGINDERSINGH SETHI,JAGJITSINGH GURDAYAL CHANNA,KULDEEPSINGH LABHSINGH METHA	MS MEGHA JANI	BHUPENDRABHAI AMBALAL PATEL,DILIPBHAI AMBALAL PATEL	MR MANISH J PATEL,JENIL M SHAH
4629	AO/238/2018	27/12/2018	PARSHURAMSINGH VISHWANATHSINGH RAJPUT,	HCLS COMMITTEE,MR M D RAHEVAR	GENERAL MANAGER ASSOCIATED TRANSRAIL STRUCTURES LIMITED,DIRECTOR ASSOCIATED TRANSRAIL STRUCTURES LIMITED,ASSOCIATED TRANSRAIL STRUCTURES LIMITED,COLLECTOR VADOARA,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4630	AO/242/2018	9/10/2018	VAKHARIYA TRADERS,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	FARIDA MOIZE BHARMAL,SHABBIRBAHI HATIMBHAI BHAVNAGARWALA	
4631	AO/243/2018	18/12/2018	CALLA ASSOCIATES THRU PARTNER AND ADMINSTRATIOR NITESHKUMAR MAGANBHAI PATEL,NITESHKUMAR MAGANLAL PATEL	MR TRILOK J PATEL	PRAVINBHAI PARSHOTTAMBHAI PATEL,SHITALKUMAR DILIPKUMAR PATEL,JITENDRABHAI JASHBHAI PATEL,JASHBHAI HARMANBHAI PATEL,NAGINBAHI MANGALBHAI PATEL HUF,SARLABEN AGINBAHI PATEL	NOTICE SERVED BY DS,ROHAN A SHAH,RUSHABH H SHAH
4632	AO/246/2018	11/10/2018	BEBIBEN ALIAS BABIBEN JAGUBHAI DAUGHTER OF GANDABHAI RANCHHODBAHI,	VIRAL K SHAH	JAYESHBHAI HARJIVANBHAI PATEL,JAYANTIBHAI GANDABHAI PATEL,SUDHABEN WI OF JAYANTIBAHI GANDABHAI,NARSHBHAI JAYANTIBHAI,PRAKASHBHAI JAYANTIBHAI,JAYESHBHAI JAYANTIBHAI,INDUBEN DAUGHTER OF JAYANTIBHAI GANDABHAI,LAKHIBEN DAHYABHAI DAUGHTER OF GANDABHAI RANCHHODBHAI,MOTLABEN ALIAS MOTAIBEN DHRIAJBHAI DAUGHTER OF GANDABHAI RANCHHODBAHI	,MR AMAR D MITHANI
4633	AO/247/2018	14/03/2019	IGIBEN GABHAJI THAKOR,LAXMIBEN GABHAJI THAKOR,SHANKARJI GABHAJI THAKOR,BHUPENDRAKUMAR GABHAJI THAKOR,BALDEVJI GABHAJI THAKOR	MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH	JUGAJI BABAJI THAKOR,PATEL YOGESHKUMAR KANTILAL	MR JIGAR P RAVAL,MS SHACHI G MATHUR
4634	AO/249/2018	8/5/2019	KALABEN RAMESHBHAI PATEL,SANDEEP RAMESHBHAI PATEL	NANAVATI & NANAVATI	DHIRUBHAI MANUBHAI BUTANI,CHETAN RAMESHBAHI PATEL	NOTICE SERVED
4635	AO/252/2018	4/12/2018	ANILBHAI HARMANBHAI BIN KASHIBHAI PATEL,ASHOKBHAI HARMANBAHI BIN KASHIBHAI PATEL	(MR NIKHIL S KARIEL)	HARMANBHAI KASHIBHAI BIN MATHURBHAI PATEL,SHAHIDALI IMAMMIYA SAIYED,LEGAL HEIRS OF ALKABEN HARMANBHAI KASHIBHAI PATEL,SACHINBHAI PRAVINBHAI PATEL AND ALSO GUARDIAN OF SAGIR TIRTH PRAVINBHAI PATEL	
4636	AO/254/2018	4/9/2019	SALIMKHAN VAJIRKHAN PATHAN,SAEDABANU BABUKHAN PATHAN,SAJIDABANU BABUKHAN PATHAN,SHABNAMBANU BABUKHAN PATHAN	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH	SHABANABANU SHARIFKHAN PATHAN,	MR JF MEHTA
4637	AO/255/2018	3/3/2020	GHANSHYAM DHIRAJBHAI PATEL,DHIRAJBHAI ALIAS DHIRUBHAI PRAGJIBHAI PATEL	MR.HARDIK B SHAH,HCLS COMMITTEE	KAILASHBEN D/O PRAGJIBHAI ANANDJIBHAI AND W/O DHIRAJLAL NARANBHAI,DIWALIBEN WD/O PRAGJIBHAI ANANDJIBHAI,JAYSUKH RAMESHBHAI PATEL,DINESHBHAI PRAGJIBHAI PATEL,HEIRS OF DECD. RAMESHBHAI PRAGJIBHAI PATEL,SHARDABEN WD/O RAMESHBHAI PRAGJIBHAI PATEL,PARULBEN D/O RAMESHBHAI PRAGJIBHAI PATEL,SHILPABEN D/O RAMESHBHAI PRAGJIBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,DECEASED LITIGANT,MR.D K.PUJ,RUCHIR A PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4638	AO/257/2018	24/10/2018	HIMMATBHAI MANGALBHAI MAKWANA,SHANABHAI MANGALBHAI MAKWANA,BUDHABHAI MANGALBHAI MAKWANA,AMBABHAI MANGALBHAI MAKWANA,GEETABEN ALIAS JIVATBEN MANGALBHAI MAKWANA	KISHAN J PATEL	HIMANSHUBHAI CHHAGANBHAI PATEL,KETANBHAI KAMLESHBHAI PATEL THRU POA HIMANSUBHAI CHHAGANBHAI PATEL	,MR NIRAV C THAKKAR
4639	AO/259/2018	17/06/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	BHIKHUBHAI RAMJIBHAI AND CO,	CHETANKUMAR V DARJI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4640	AO/261/2018	8/2/2019	LEGAL HEIR OF DECEASED SHANTABEN WD/O RAMANBAHI CHATURBHAI ANALBEN HEMANTBAHI PATEL,	MR AMRISH K PANDYA	LEGAL HEIRS OF BABUBHAI CHATURBHAI PATEL,HARIBAHI CHATURBHAI PATEL,LEGAL HERIS OF MANUBHAI CHATURBHAI PATEL,LEGAL HEIRS OF RANCHHODBHAI CHATURBHAI PATEL,LEGAL HEIRS OF CHAMPABEN D/O CHATURBHAI HIRABHAI,SURESHBHAI HIRALAL SHAH,MANOJ BHUPATBHAI VADODARIA,RAJESH BHPATBHAI VADODARIYA,SHAILESH BHUPATBHAI VADODARIA,MINABEN BHUPATBHAI VADODARIA,DEEP SHAILESH VADODARIA,HARILAL DEVRAM THAKKAR,SANDIPBHIA NARSINHBHAI PATEL,ADANI FOUNDATION THRU TRUSTEE VASANT SHANTILAL ADANI,R K INFRASTRUCTER PVT LTD RAJENDRAKUMAR S KATARIYA,GOYAL AND CO (CONSTRUCTION) PVT LTD,K B SHUKAL REGIONAL DIRECTOR,DEVANG K ZAVERI DIRECTOR,KATARIYA AUTOMOBILE LTD,ROZIDEVI PAVANKUMAR AGRAWAL,PAVANKUMAR TRILOKCHAND AGRWAL,SILICON REAL ESTATE PVT LTD,APURVA K SANGHAVI,RAMESHBHAI NAGINDAS SHAH,AJANA RAMESHBHAI SHAH,MANISH RAMESHBHAI SHAH,VINODBHAI MANUBHAI,MANUBHAI ISHWARBHAI,NAROTTAMBHAI ISHWARBHAI,SURESH MANUBHAI,DILIP MANUBHAI,JAYABEN MANUBHAI D/O VINODBHAI MANUBHAI,CHAMPABEN MANUBHAI W/O VINODBHAI MANUBHAI,DAXABEN D/O NAROTTAMBHAI ISHWARBHAI,PAYALBEN D/O NAROTTAM,KAILASHBEN W/O NAROTTAM,GOVINDBHAI BHULABHAI BHARWAD,KALPESHBHAI MAMANBHAI BHARWAD,SHANTIBHAI BHUDARBHAI,MAHASUKHBHAI BHUDARBHAI,VINODBHAI BHUDARBHAI,VASANTBHAI BHUDARBHAI,GAUTAMBHAI BHUDARBHAI,RAJESHBHAI BHUDARBHAI,MAHENDRABHAI MANILAL PATEL,HARSHAD MANILAL PATEL,MANGUBEN PARSHOTTAMBHAI NATHABHAI,HIREN KARSHANBHAI PATEL,RAKESH KARSHANBHAI PATEL,RAMBHAI BHULABHAI BHARWAD,JAYENDRA KANTILAL DOSHI,JYOTI JAYENDRA DOSHI,MADHUBHAI NYALCHAND SHAH,ISAWARBHAI SWELSING BAGGA,PARAMJITKAUR ISHWARSING BAGGA,SUKHBIRSING ISHWARSING BAGGA,SURJITSING SWELSING BAGGA,SWARNKAUR SURJITSING,LALITABEN WD/O PARSHOTAMBHAI NAGAR,PATEL DINUBHAI PARSHOTTAMBHAI,PATEL CHINUBHAI PARSHOTTAMBHAI,PATEL MAHENDRABHAI PARSHOTTAMBHAI,PATEL RENUKABEN D/O PARSHOTTAMBHAI,BANK OF BARODA,JIGNESH NAVINCHANDRA DHRUV,RAJENDRA BABUBHAI PATEL,PANKAJ BABUBHAI PATEL,HEMALBEN BABUBHAI PATEL,MADHUBEN BABUBHAI PATEL,SAVITABEN MANUBHAI PATEL,DIPAK MANUBHAI PATEL,KIRAN MANUBHAI PATEL,NIMESH RANCHHODBHAI,SHAILESH RANCHHODBHAI,KANTA RANCHHODBHAI,KETANABEN RANCHHODBHAI,DHARMENDRA BHAILAL PATEL,MITABEN BHAILAL PATEL	,MR JIGAR M PATEL

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4641	AO/263/2018	26/03/2019	GIRDHARBHAI MADHBHAI AHIRE,ROHIDAS MADHUBHAI AHIRE,KUNDANBHAI MADHUBHAI AHIRE,JIJABEN WD/O SUKHDEVBHAI MADHUBHAI AHIRE,ARUNABEN WD/O ASHOKBHAI MADHUBHAI AHIRE	(MR SUNIL C PATEL)	MANUBHAI LAXMANBHAI GAIKWAD,GANUBHAI LAXMANBHAI GAIKWAD,DISTRICT COLLECTOR,KEDARNATH RAMDEV PAL,RAJUBHAI GANUBHAI AHIRE,NAVINBHAI KHANDUBHAI AHIRE,MOHNABHAI MUKESHBHAI MHALA,HANIFBHAI JAMALBHAI DHANANI,RAJESHBHAI GANUBHAI GAIKWAD,SALIM AHMAD PIJARI,SITABEN B PAWAR (ABATED DURING PROCEEDINGS),VIJAYBHAI B DOTASHI,MEHULKUMAR PRAVINCHANDRA BHAVSAR,BHARTIBEN SHANKARBHAI TANDEL (ABATED DURING PROCEESDINGS),IRAFANBHAI RAHIM MULLA EDRISI,MOHAMAD BEKAL NASIBALI EDRISI,SUNILBHAI MOTISINH RAJPUT	
4642	AO/264/2018	9/1/2019	ARUNKUMAR BHASKARBHAI PANDYA,	MR HARSHAD K PATEL	DAXABEN YASHVANTRAI TRIVEDI,	MR SP KOTIA
4643	AO/265/2018	27/11/2018	NEWTON ENGINEERING AND CHEMICAL LIMITED,	MR SP MAJMUDAR	SURESHBHAI JIVABHAI PATEL,PIYUSHBHAI JAYANTILAL PATEL,SPEAR SPECIALTY CHEMICALS P L	ROHAN A SHAH,RUSHABH H SHAH
4644	AO/271/2018	1/11/2018	BHUPENDRASINH GAMBHIRSINHGOHIL,	MR BHARAT T RAO	RANABHAI NANUBHAI ULVA,	
4645	AO/275/2018	29/11/2018	JUJARSINGH GURMUKHSINGH SALUJA,	MR KV SHELAT	AHMEDABAD MUNICIPAL CORPORATION THRU MUNICPAL COMMISSONER,DY MUNICIPAL COMMISSIONER(NORTH ZONE),DY ESTATE OFFICER(NORTH ZONE),MOHANLAL B MISHRA	NOTICE SERVED BY DS,MR YN RAVANI,MR DEEP D VYAS
4646	AO/277/2018	26/11/2018	LALITKUMAR GORDHANDAS KISHNANI,MOHANLAL GORDHANDAS KISHNANI	MR ANKIT SHAH	AHMEDABAD MUNICPAL CORPORATION THRU MUNICIPAL COMMISSONER,	
4647	AO/284/2018	26/06/2019	RAJESH ARVINDBHAI SHETH,SUNIL ARVINDBHAI SHETH,HITESH ARVINDBHAI SHETH	MR VISHAL C MEHTA,SAMEE A URAIZEE	CHAUDHARI BHARTIBEN MAHESHBHAI,	MR SP MAJMUDAR,MR KIRIT V CHAUDHARI,SHASHVATA U SHUKLA
4648	AO/285/2018	26/06/2019	RAJESH ARVINDBHAI SHETH,SUNIL ARVINDBHAI SHETH,HITESH ARVINDBHAI SHETH	MR VISHAL C MEHTA,SAMEE A URAIZEE	CHAUDHARI DHRUVKUMAR MAHESHBHAI,	MR SP MAJMUDAR,SHASHVATA U SHUKLA
4649	AO/287/2018	27/12/2018	NAVINCHANDRA CHHABILDAS RANGWALA,	TARUNA R MAKWANA	THE STATE OF GUJARAT,	
4650	AO/288/2018	14/12/2018	SORATHIYA UPENDRA NARANBHAI,	MR.DIPAK B PATEL	BHAVINABEN D/O SOMABHAI VIRCHANDBHAI AND W/O DRIGESHKUMAR CHANDRAVADAN SITVALA,ISHVARBHAI MANGALBHAI PRAJAPATI,ARVINDBHAI NATVARLAL PATEL,ASHVINSINH R PADHIYAR,POPAT LAXMANBHAI DATANIYA,RAVAT PRATAPBHAI CHHANABHAI,DINESH PUNAMJI THAKOR,DESAI BHARATKUMAR LALBHAI,RAJESHBHAI MANUBHAI DHANANI,DHAVAL R RATHOD	,(MR PRABHAV A MEHTA)
4651	AO/290/2018	14/12/2018	VALLABHDAS UKABHAI MURANI,SHOBHNABEN GIRISHKUMAR SOJITRA	MR TUSHAR L SHETH	SHANTABEN ALIAS SAKARBEN RAVJIBHAI MURANI,BATUKLAL RAVJIBHAI MURANI,NARANBHAI RAVJIBHAI MURANI,HEIRS OF DECD. BHANUBEN ALIAS BHAVNABEN RAVJIBHAI MURANI RAKSHIT MAHENDRAKUMAR LUNAGARIYA,KIRANBEN NARANBHAI MURANI,PRAVINABEN BATUKLAL MURANI,HEIR OF DECD. SHASHIBEN RATILAL PADARIYA KARTA OF FAMILY HARESH RATILAL PADARIYA,NARANBHAI MOHANBHAI SOJITRA,MANSUKHLAL BACHUBHAI SOJITRA,DIVYESHBHAI PREMJIBHAI RABADIYA	,MR MB PARIKH,MR KARTIK V PANDYA
4652	AO/291/2018	20/12/2018	SAMIRBHAI GANESHCHANDRA RAVAL,	MS ROMA I FIDELIS	PUSHPABEN RATILAL NAYAK,MITUL RATILAL NAYAK,SEJAL MITUL NAYAK	MS SD RAMI

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4653	AO/292/2018	17/12/2018	GUJARAT STATE TRANSPORT WORKERS FEDERATION,GUJARAT RAJYA ST KARMACHARI MAHAMANDAL THRU PRESIDENT SATUBHA B GOHEL,GUJARAT ST MAZDDOR MAHASANGH THRU PRESIDENT VALLABHBHAI R VACHHANI	MR AK CLERK	GUJARAT STATE ROAD TRANSPORT CORPORATION THRU MANAGING DIRECTOR SONALBEHN MISHRA IAS,	MR GM JOSHI
4654	AO/293/2018	17/12/2018	GUJARAT STATE TRANSPORT WORKERS FEDERATION,GUJARAT RAJYA ST KARMACHARI MAHAMANDAL THRU PRESIDENT SATUBHA B GOHEL,GUJARAT ST MAZDDOR MAHASANGH THRU PRESIDENT VALLABHBHAI R VACHHANI	MR AK CLERK	GUJARAT STATE ROAD TRANSPORT CORPORATION THRU MANAGING DIRECTOR SONALBEHN MISHRA IAS,	MR GM JOSHI
4655	AO/296/2018	5/3/2019	BHUPENDRABHAI RATANSI DHOLU,SANTABEN RATANSI DHOLU	MR SK PATEL	PRITESHKUMAR HIMMATLAL KHANDER,SURESH MADHAVJI THAKKAR,BHARATBHAI @ BHAGVANJI RATANSI THAKKAR	MR.HIREN M MODI
4656	AO/299/2018	20/12/2018	DIVYANG AMBALLA JOSHI,	MR PADMRAJ K JADEJA	JOSHI KOKILABEN WIDOW OF PUSHKARLAL MAGANLAL,JOSHI SATISH PUSHKARLAL,JOSHI YOGESH PUSHKARLAL,RABARI KAMLESHBHAI GANDABHAI,RABARI MOTIBAHI BALDEVBHAI	
4657	AO/301/2018	26/12/2018	MAFATBHAI DEVRAJBHAI SIROYA,	VIRAL K SHAH	GIRISHBHAI KARAMSHIBHAI BOARA,VIMAL PRAVINBHAI PATEL,HARESHBHAI BAVANJIBHAI THUMMAR	MR JAPAN V DAVE,MR NIRAV C SANGHAVI,MR BHAVDUTT H BHATT,JENIL M SHAH
4658	AO/303/2018	26/12/2018	KOKILABEN RAJNIKANT NANAVATI,HARSHABEN SHAILESHBHAI ZAVERI,ASHOKBHAI NAGINBHAI PATEL,KRUSHNADAS GOVINDDAS PARIKH	MR.D K.PUJ	SHRIVAN KAIVAN SHETH,KAIVANBHAI SURENDRABHAI SHETH,BHARTIBEN SANJAYBHAI SANGHVI,SAVITABEN SAPTRAJ SANGHVI,AHMEDABAD MUNICIPAL CORPORATION WEST ZONE	,MR.D K.PUJ
4659	AO/304/2018	27/12/2018	KARAMSHIBHAI GOVINDBHAI GHOGHARI,SHAMBHUBHAI SAVJIBHAI TARSARIA,SAVJIBHAI DAMJIBHAI VARIA,YOGESHKUMAR MOHANBHAI PRAJAPATI,BABUBHAI ODHAVJIBHAI PANSURIA	MR. BHAUMIK DHOLARIYA	DECEASED MANIBEN THE D/O HARIBHAI PATEL AND L/H OF GOVINDBHAI NAROTTAMBHAI PATEL,MANHARBHAI LALBHAI PATEL,L.H OF DECESED NATVARBHAI LALBHAI PATEL,VALIBEN D/O LALBHAI HARIBHAI PATEL AND WIFE OF PARBHUBHAI BHAGABHAI PATEL,SUSHILABEN D/O OF NAROTTAMBHAI PATEL AND WIFE OF JAYSUKHBHAI GOVINDBHAI PATEL,NAYANABEN D/O OF GOVINDBHAI NAROTTAMBHAI PATEL AND WIFE OF AMRATBHAI KHUSHALBHAI PATEL,PINUBEN D/O OF GOVINDBHAI NAROTTAMBHAI PATEL AND WD/O OF MAHESHBHAI NAGINBHAI PATEL,MUKESHBHAI GOVINDBHAI PATEL,MAHENDRABAHI GOVINDBHAI PATEL,VARSHABEN D/O OF GOVINDBHAI NAROTTAMBHAI PATEL AND WD/O OF HARSAHADBHAI PARSHOTTAMBHAI PATEL,DAKSHABEN D/O GOVINDBHAI NAROTTAMBHAI PATEL AND WIFE OF PRAKASHCHANDRA BHAGVATIBHAI PATEL,PARVATIBEN WIDOW OF NATVARBHAI LALBHAI PATEL,MANISHABEN DAUGHTER OF NATVARBHAI LALBHAI PATEL,KAUSHIKABEN DAUGHTER OF NATVARBHAI LALBHAI PATEL,ANIL NATWRBHAI PATEL	
4660	AO/305/2018	28/12/2018	GUJARAT STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LIMITED,	MR M D RAHEVAR,MR.AMIT R JOSHI	PRAKASHBA KANAKDIPSINH JETHVA,DHRUVDIPSINH KANAKDIPSINH JETHAVA,KRUPALIBA KANAKDIPSINH JETHVA,HITESH VARIBA KANAKDIPSINH JETHVA	

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4661	AO/306/2018	24/01/2019	PARTNERS AND ADMINISTRATORS OF NARAYAN DEVELOPERS ANANT MAHENDRAKUMAR DESAI,	MRS.DHARITA P MALKAN,VISMAY V MALKAN	RAJENDRASINHRAO AJITSINHRO DHAMDHERE,VIRALBEN AJITSINH DHAMDEHERE,VIR DHAVAL AJITSINH DHAMDHERE,VIJITSINH RAMCHANDRARAO DHAMDHERE,AMARJITSINH VIJITSINHRAO DHAMDHERE,DHARMENDRASINH VIJITSINHRAO DHAMDHERE,SATISHBHAI CHUNIBHAI PATEL	
4662	AO/6/2019	7/3/2019	PRASHANTKUMAR PRAVINLAL PATEL,	MS SIDDHI P ADHYARU	AMBALAL AMTHABHAI PATEL SINCE DECEASED THRU L/H,RANCHODBHAI MATHABHAI PATEL SINCE DECEASED THRU L.H,BHAILALBAI AMTHABHAI PATEL,NAVINCHANDRA AMBALAL PATEL,NAYNABEN AMBALAL PATEL,CHANDRAKANT AMBALAL PATEL,MANJULABEN RANCHHODBHAI PATEL,ANITABEN RANCHHODBHAI PATEL,SUVARANABEN RANCHHODBHAI PATEL,REKHABEN RANCHHODBHAI PATEL,BHAVESHBAHI RANCHODBHAI PATEL	
4663	AO/7/2019	6/8/2019	BUDDH NAGALBEN RAJABHAI PARIYA,	MR .B A PATEL	OWNER OF HALAR SALT AND CHEMICAL WORKS NIRUBHAI BARDANWALA,MANAGER OF HALAR SALT AND CHEMICAL WORKS BARUNKUMAR K THAKUR,CLERK OF HALAR SALT AND CHEMICAL WORKS N V ASHER	
4664	AO/9/2019	21/02/2019	IBRAHIMBHAI ISHABHAI SANDHI,LEGAL HEIRS OF HASAMBHAI ISHABHAI SANDHI, S/O ISHABHAI M SANDHI,HANIFABEN W/O HASAMBHAI I SANDHI,SALIMBHAI HASAMBHAI SANDHI,SAMIMBEN HASAMBHAI SANDHI,RAFIKBHAI HASAMBHAI SANDHI,RIJVANBHAI HASAMBHAI SANDHI,ARIFBHAI HASAMBHAI SANDHI,AMINABEN HASAMBHAI SANDHI,HANUBEN W/O HABIBIBHAI M BHUNGAR	MR J G VAGHELA	HABIBBHAI ISHABHAI SANDHI,ADAMBHAI ALIAS ADAM ISHABHAI SANDHI	MR NILESH A PANDYA
4665	AO/10/2019	18/10/2019	MRUGEN ATULKUMAR TRIVEDI,	MR JV JAPEE	ABHIJAT PARASHAR MEHD,ANAND PARSHAR MEHD,NISARGI ANAND MEHD,PARTHSARTHI ANAND MEHD,SHETH BUILD HOME LLP AND ITS PARTNER BHAVESH SHANTILAL SHETH,SANDHYABEN ATULBHAI DESAI,VAIDEHI PRANAV KAPADAIYA D/O ATULBHAI GIRISHCHANDRA DESAI	MR ZUBIN F BHARDA,MR BHAVESH B CHOKSHI,MR SALIL M THAKORE,MR ISHAN MIHIR PATEL
4666	AO/16/2019	4/4/2019	CHANCHALBEN D/O KANTILAL VALLABHBHAI PATEL,RAMABEN D/O KANTILAL VALLABHBHAI PATEL,NARMADABEN WD/O KANTILAL VALLABHBHAI PATEL	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ	ISHWARBHAI KANTILAL PATEL,VASANTBEN MAVJIBHAI SAVANI	,MR MANAN A SHAH
4667	AO/17/2019	24/10/2019	LEGAL HEIR OF DECD. NAYNABEN MAHESHBHAI TRIVEDI,DIMPLEBEN ASUTOSHBHAI BHATT,RIPULBHAI ARVINDBHAI SONI	MR TANMAY B KARIA	RAJESHBHAI PATEL,SURESHBHAI PATEL,RAJESHWARI KAUSHIKBHAI	MR. MAHITOSH U SINGH
4668	AO/18/2019	24/01/2019	KINJAL LALITBHAI DAVE,	MR JV VAGHELA	RED RIBBON ENTERTAINMENT PRIVATE LIMITED,M/S RDC MEDIA (P) LTD,M/S STUDION SARASWATI	,MR VIRENDRA R PATEL
4669	AO/20/2019	13/09/2019	HEENABEN D/O DECEASED NANUBHAI BHAGWANJI MISTRY W/O MINESHKUMAR DHANSUKHLALMISTRY,	MR MANAN A SHAH	JYOTSNABEN THAKORBHAI MISTRY,SUNAINABEN @ NAYNABEN BABUBHAI MISTRY,DIPAK @ BAKUL NANUBHAI MISTRY	
4670	AO/24/2019	5/3/2019	BHUPENDRABHAI RATANSI DHOLU,	MR SK PATEL	PRITESHKUMAR HIMMATLAL KHANDER,SURESH MADHAVJI THAKKAR,BHARATBHAI @ BHAGVANJI RATANSI THAKKAR,SHITALBEN BHUPENDRABHAI DHOLU	

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4671	AO/25/2019	8/4/2019	MAHESHKUMAR PARSOTTAMBHAI MALI(GOHIL),	HARSHADKUMAR D PANCHAL	GAMI RAJNIKANTBHAI AMBARAM PATEL,GAMI MANCHIBEN RAJNIKANTBHAI PATEL,PANCHASARA RAMESHBHAI GODADBAHI,PANCHASRA GHUDIBEN RAMESHBHAI,THAKORE RAMPALSINGH MANOHARBHAI,RAJPUT VIRSINGHBHAI INAAMSINGH,VASANTBAHI DHARMJAI THAKORE,PATEL MANILAL PARSOTTAMDAS	,MR SP MAJMUDAR
4672	AO/26/2019	22/02/2019	GOLD STAR POWER LIMITED THROUGH MANAGING DIRECTOR NAVNEETBHAI MULJIBHAI PANSARA,	MR RAJESH K SAVJANI	AMARA RAJA BATTERIES LTD (ARBL),BANK OF BARODA,HDFC BANK THROUGH BRANCH MANAGER	NOTICE SERVED BY DS,MR. SAHIL M SHAH,MR. PARTH H BHATT,ANUJ H DAVE,GAURAV D NANAVATI
4673	AO/29/2019	12/9/2019	BALVANTBHAI NANABHAI KABRAWALA,PUSHPABEN KANIYALAL SOPARIWALA	MR MG NAGARKAR,MR RUTUL P DESAI	POPATBHAI NARANBHAI PATEL,MANJIBHAI POPATBHAI PATEL,KARAN MANJIBHAI PATEL,RASIK PARSHOTTAMBHAI KAKADIYA,MAHENDRABHAI BECHARBHAI PATEL SINCE DECD THROUGH LHR,CHAMPABEN BECHARBHAI PATEL,BHUPENDRABHAI BECHARBHAI PATEL,HITENDRABHAI BECHARBHAI PATEL,RAJENDRABHAI BECHARBHAI PATEL,JYOTIBEN BECHARBHAI PATEL,MINABEN WD/O MAHENDRABHAI BECHARBHAI,ARPITA D/O MAHENDRABHAI BECHARBHAI,ANJUBEN D/O MAHENDRABHAI BECHARBHAI,NIDHIBEN D/O MAHENDRABHAI BECHARBHAI	NOTICE SERVED BY DS,DECEASED LITIGANT,NANAVATI & NANAVATI,VIRAL K SHAH
4674	AO/34/2019	4/4/2019	MEHANDIHASAN KASAMBHAI CHEZARA,	MR ANKIT SHAH	LEGAL HEIRS OF DECD. GAFURBHAI RASULBHAI SISODIYA,MUNAFHUSSAIN ISMAILBHAI PATEL,MOHHAMAD NASIMKHAN AZIZKHAN PATHAN,MANIAPA WD/O GAFURBAHI RASULBHAI SISODIYA,SHARIF GAFURBHAI SISODIYA,BATULBIBI GAFURBHAI SISODIYA,AMINAAPPA GAFURBHAI SISODIYA,MUSTAFABAHI GAFURBHAI SISODIYA	,HARSH V GAJJAR
4675	AO/35/2019	26/08/2019	DIMPLEBEN AJAYKUMAR SHAH,LEGAL HEIRS OF DECD. DILIPBHAI C.SHAH,KALPNABEN WD/O DILIPBHAI SHAH,YATINBHAI DILIPBHAI SHAH,SHRADDHA M.SHAH,JINAL DILIPBHAI SHAH,YATINBHAI DILIPBHAI SHAH	MR BHARAT R PANDYA,MR VISHAL K SEVAK	JYOTIBEN DIPAK MASHRU,	HCLS COMMITTEE,MR. MANOJ T DANAK
4676	AO/37/2019	2/12/2019	VISHNUJI SHAKARJI RATHOD,ARAV HITENDRAKUMAR PATEL	MR SUNIL S JOSHI	KANTABEN BHIKHABHAI THAKOR,DASHRATHJI BHIKHAJI THAKOR,LAXMANJI BHIKHAJI THAKOR,DINESHJI BHIKHAJI THAKOR,RAMESHJI BHIKHAJI THAKOR,BHARATJI BHIKHAJI THAKOR,MANJULABEN D/O BHIKHAJI JENAJI W/O DINESHJI THAKOR,RAMESHBHAI MULJIBHAI PARMAR,SHANKERBHAI MULJIBHAI PARMAR,VISHNUBHAI MULJIBHAI PARMAR,HARISHBHAI MULJIBHAI PARMAR	NOTICE SERVED BY DS,MR JIGAR P RAVAL,MR TATTVAM K PATEL
4677	AO/40/2019	3/5/2019	DIPANKIT TRADING CO THRU PROPRIETOR DEEPLALBHAI PATEL,RAVI HARDWARES TORES THRU PROP ILABEN SUMANBHAI PATEL	MR GAURANG K PATEL,KEVAL H MAHARAJA	DEEP PNEUMATICS PVT LTD THRU BHADRESH BHATT,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	MR RD DAVE,AISHVARYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4678	AO/43/2019	15/07/2019	MUKESHBHAI MOHANLAL PATEL,SANNI PRAVINBHAI PATEL	MS MEGHA JANI	CHIRAG PRAVINCHANDRA SHAH,NATJVARBHAI HIRABHAI MAKWANA,BHULABHAI KARSHANBHAI,MOTIBEN WD/O MAGANBHAI,VINODBHAI MAGANBHAI,KIRANBHAI MAGANBHAI,KUSUMBEN MAGANBHAI,RENUKABEN MAGANBHAI,JAYSHRIBEN BHULABHAI,MANOJBHAI BHULABHAI,ALKESHBHAI BHULABHAI,PUSHPABEN BHULABHAI,KISHORBHAI HIRABHAI,KISHORBHAI HIRABHAI MAKVANA,MAKWANA JASODABEN SHANTILAL,MAKVANA HIRENBHAI SHANTILAL,MAKVANA MMAKVANA MANISHABEN SHANTILALANISHABEN SHANTILAL	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR ANVESH V VYAS
4679	AO/47/2019	10/4/2019	LUMBARAM SIMATARAMJI BHIL,	MR HRIDAY BUCH	DESAI PARBATBHAI DAHYABHAI,PATEL KADABHAI DHARAMBHAI,PATEL AMARBEN KADABHAI	NOTICE SERVED BY DS,MR VIJAY H NANGESH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4680	AO/49/2019	8/2/2019	SONI NARENDRAKUMAR KHEMCHAND,GULABBHAI RAMJIBHAI KADIYA,PRAKASHBAHI HEIR 7 LR OF DECD KANTIBAHI PAREKH,RANA ARJANSINH BHAVANJI,RAMESHBAHI HEIR AND LR OF DECEASED WIFE VIMLABEN S/O NEMICHAND JAIN,LALITABEN HITENDRAKUMAR SONI,DINESHBHAI RAMJOR YADAV,BHAVARBHARATI T. GOSWAMI,VASANTIBEN GOVINDRAM SONI,BHIKHABHAI(BALDEVBHAI) HEIR AND LR OF JIVRAMBHAI PATEL,VINODBHAI CHOTALAL PADIYAR AKA LAKHVARA,BHIKHAJI JIVANJI BHATI,RANJITSINH BALDEVJI DEVDA,CHANDRAKANT HAJARIMAL SONI,BHIKHIBEN BHAGAJI BHATI,KALABEN JAYANTIBHAI LAKHVARA,DILIPBHAI PRATAPJI PRAJAPATI,KAILASHBEN DILIPSINH CHAVDA,PRAJAPATI KANAIYALAL BABALDAS,JYOTSANABEN W/O RAMESHBHAI MAKNAJI LAKHVARA,JITENDRA AMBALAL LAKHVARA,BECHARJI JAVANJI VIHOL,PRAKASHBHAI VITTHALBHAI PATEL,NARMADABEN MAFATBHAI CHAUHAN,SHILPABEN W/O. RAKESHBHAI KADIA,JITENDRABHAI HEIR AND LR OF DECD RAMBHAI PATEL,JIVABHAI NARANBHAI KHARVAL,MAFTALAL GANESHBHAI LAKHVARA,MANUJI JIVANJI VIHOL,JAGDISHCHANDRA PANNALAL DEVPUR,DECD. NARANBHAI THRU. WD/O .SAVITABEN NARANBHAI,DHANVANTBHAI HEIR AND LR OF DECD. SHANTILAL,PURAN BHARTI TARABHARTI,KOKILABEN WD/O. NATWARBHAI GAJJAR,NARENDRAKUMAR AKA NARESHBHAI PRAHLADBHAI PATEL,SUMITRABEN WD/O. RAMESHBHAI VIHOL,DECD. ATMARAM SHIVRAM SOLANKI THROU HEIR AND LR BHARAT ATMARAM SOLANKI,MOTISINH DHANSINH RAJPUT,BABULAL TULSIRAM KHARWAL @ KHAROL,RASIKLAL MANGALDAS PATEL,BHARVARBHARTI T. GOSWAMI,KAMLESHBEN PRAKASHPURI GOSWAMI,NARENDRA BHAVARBHARTI GOSWAMI,DECD. VIRAJI KOJAJI KHARWAL THRU. WD GULABBEN VIRAJI,VIKRAM H AND LR. OF DECD. VIRAJI KHARWAL,BIPINBHAI H. AND L R. OF DECD .RANCHODBHAI PATEL,VITTALBHAI G. PRAJAPATI,MINABEN H AND L R. OF DECD. RAVINDRAKUMAR KADIA,JIVABHAI @ JIVRAM NARANBHAI KHARWAL,PATEL DAYABHAI BHIKHABHAI,VEENABEN BALDEVBHAI CHAVDA,SONI KANTABEN BHAVARLAL,BHIMBAHADUR THAPA,SUSHILABEN GOUTAMBHAI JAIN,VIHOL MANJULABEN KANUSINH,DEEPSINH VEERSINGH CHAUHAN,LATABEN KAMLESHBHAI SONI	MR KV SHELAT	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,PRAKASHBAHI HEIR 7 LR OF DECD KANTIBAHI PAREKH,DEPUTY ESTATE OFFICER CENTRAL ZONE	

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4681	AO/50/2019	11/2/2019	SONI NARENDRAKUMAR KHEMCHAND,GULABBHAI RAMJIBHAI KADIYA,RANA ARJANSINH BHAVANJI,DINESHBHAI RAMJOR YADAV,MAFTALAL GANESHBHAI LAKHVARA,BHAVARBHARATI T. GOSWAMI,VINODBHAI CHOTALAL PADIYAR AKA LAKHVARA,CHANDRAKANT HAJARIMAL SONI,KALABEN JAYANTIBHAI LAKHVARA,PRAJAPATI KANAIYALAL BABALDAS,JITENDRA AMBALAL LAKHVARA,BECHARJI JAVANJI VIHOL,NARMADABEN MAFATBHAI CHAUHAN,JITENDRABHAI HEIR AND LR OF DECD RAMBHAI PATEL,PATEL DAYABHAI BHIKHABHAI,,MAFTALAL GANESHBHAI LAKHVARA,VEENABEN BALDEVSINH CHAVDA,,JAGDISHCHANDRA PANNALAL DEVPUR,SONI KANTABEN BHAVARLAL,,DHANVANTBHAI HEIR AND LR OF DECD. SHANTILAL,BHIMBAHADUR THAPA,,SUSHILABEN GOUTAMBHAI JAIN,,VIHOL MANJULABEN KANUSINH,,DEEPSINH VEERSINGH CHAUHAN,NARENDRAKUMAR AKA NARESHBHAI PRAHLADBHAI PATEL,LATABEN KAMLESHBHAI SONI,,PRAKASHBHAI HEIR 7 L.R. OF DECD. KANTIBHAI PAREKH,,DECD. ATMARAM SHIVRAM SOLANKI THROU HEIR AND LR BHARAT ATMARAM SOLANKI,MOTISINH DHANSINH RAJPUT,RAMESHBHAI HEIR AND LR OF DECEASED WIFE VIMLABEN, S/O NEMICHAND JAIN,,RASIKLAL MANGALDAS PATEL,KAMLESHBEN PRAKASHPURI GOSWAMI,LALITABEN HITENDRAKUMAR SONI,,SHILPABEN W/O. RAKESHBHAI KADIA,VASANTIBEN GOVINDRAM SONI,JIVABHAI NARANBHAI KHARVAL,BHIKHABHAI (BALDEVBHAI) HEIR AND L.R. OF JIVRAMBHAI PATEL,,MANUJI JIVANJI VIHOL,BHIKHAJI JIVANJI BHATI,,DECD. NARANBHAI THRU. WD/O .SAVITABEN NARANBHAI,RANJITSINH BALDEVJI DEVDA,,BHIKHIBEN BHAGAJI BHATI,,DILIPBHAI PRATAPJI PRAJAPATI,,PURAN BHARTI TARABHARTI,KAILASHBEN DILIPSINH CHAVDA,,KOKILABEN WD/O. NATWARBHAI GAJJAR,JYOTSNABEN W/O RAMESHBHAI MAKNAJI LAKHVARA,,SUMITRABEN WD/O. RAMESHBHAI VIHOL,PRAKASHBHAI VITTHALBHAI PATEL,Babulal Tulsiram Kharwal aka Kharol,BHARVARBHARTI T. GOSWAMI,NARENDRA BHAVARBHARTI GOSWAMI,DECD. VIRAJI KOJAJI KHARWAL THRU. WD GULABBEN VIRAJI,VIKRAM H AND LR. OF DECD. VIRAJI KHARWAL,Bipinbhai heir AND LR of Decd. Ranchodbhai Patel,VITTALBHAI G. PRAJAPATI,MINABEN H AND L R. OF DECD. RAVINDRAKUMAR KADIA,MINABEN H AND L R. OF DECD. RAVINDRAKUMAR KADIA	MR KV SHELAT,MR. SHYAM K SHELAT	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,The Deputy Estate Officer (Central Zone) Estate AND City Improvement Dept.,	
4682	AO/51/2019	11/2/2019	SHAH RATILA CHOTALAL DECD THRU HEIRS,NITABEN HASMUKHBHAI SHAH,HASMUKHLAL RATILAL SHAH,PRAVINBHAI RATILAL SHAH	MR KV SHELAT,MR. SHYAM K SHELAT	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABD THRU MUNICIPAL COMMISSONER,THE DEPUTY ESTATE OFFICER (CENTRAL ZONE) ESTATE AND CITY IMPROVEMENT DEPT.,	
4683	AO/55/2019	26/03/2019	RAYDEBEN SUKHABHAI DANGAR,HEMIBEN SUKHABHAI DANGAR	MR HARNISH V DARJI	RAMBHAI ARJANBHAI DANGAR,PRABHABHAI ARJANBHAI DANGAR,NARSANGBHAI ARJANBHAI DANGAR,GOVINDBHAI ARJANBHAI DANGAR,MULUBHAI ARJANBHAI DANGAR,DILIPBHAI ARJANBHAI DANGAR,LALJIBHAI GOKALBHAI,NARENDRABHAI MANEKCHAND SHETH,HEMANGIBEN SANJAYBHAI MANIYAR	,MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA

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4684	AO/57/2019	28/08/2019	HEMANT PURUSHOTTAMDAS DALAL ALIAS HEMANT P PARMAR THRU POA VINODBHAI SHANKARBHAI PARMAR,	DR.ABHISST K THAKER	AMITA RAMESHCHANDRA DABHI D/O PURSHOTTAMDAS P PARMAR,	MR NILESH A PANDYA
4685	AO/58/2019	28/08/2019	HEMANT PURUSHOTTAMDAS DALAL ALIAS HEMANT P PARMAR THRU POA VINODBHAI SHANKARBHAI PARMAR,	DR.ABHISST K THAKER	AMITA RAMESHCHANDRA DABHI D/O PURSHOTTAMDAS P PARMAR,	MR NILESH A PANDYA
4686	AO/60/2019	15/04/2019	SATISHBHAI DEVIDAS PATEL,	MR MUKESH A PATEL	DEVIDAS VALLABHBAHI PATEL,RAMESHBHAI @ BHARATBHAI DEVIDAS PATEL,JAYANTIBHAI DEVIDAS PATEL,SUSHILABEN NATVARLAL D/O DEVIDAS VALLABBHAI PAETL,PADMABEN GANPATBHAI D/O DEVIDAS VALLABHAI PATEL,SAVITABEN DHIRAJLAL D/O DEVIDAS VALLABHAI PATEL,URMILABEN PRAVINBHAI D/O DEVIDAS VALLABHBAHI PATEL,MAHESHBHAI BHIMABHAI PAEL	
4687	AO/63/2019	28/02/2019	RASHIDBHAI IBRAHIMBAHI LUSWALAL(JAMNAGARWALA),	MR RAJESH K SAVJANI	YUNUSBHAI IBRAHIMBHAI LUSWALA(JAMNAGARALA),BHAVESHBHAI ODHAVJIBHAI AARAM,PATEL ARTIBEN MANOJKUMAR,PATEL MANOJKUMAR BABUBHAI,KAJALBEN LAXMANBHAI CHAUHAN,lakhmanbhai karshanbhai chauhan,CHANDNIBEN LAXMANBHAI CHAUHAN,PARMAR MANJUBEN PALABHAI,PARMAR PALABHAI PARBATBHAI,RAMIBEN ARSHIBHAI GOJIYA,BHARATBHAI ARSIBHAI GOJIYA,MILAN BHARATBHAI CHAVDA,SAPNABEN ARJUNBHAI GOJIYA,MUKESH RAMDEVBHAI DHRANGU,SHAILESHBHAI MULSHANKER DAVE,PAMIBEN KUBHABHAI VAROTARIYA W/O HEMANT JESABHAI RAALIYA,BHARTIBEN NARENDRABHAI JAGDA,SONALBEN JAYESH JAGDA,ARJANBHAI PUNJABHAI RAVALIYA,GRUH FINANCE SERVICE LIMITED JAMNAGAR,STATE BANK OF INDIA,BANITA DADU CHAVDA W/O DADUBHAI BHAIYABHAI CHAVDA,JIGNA DHANJIBHAI NAKUM W/O RAJESH MOHANBHAI CHAVDA,RAJESHBHAI MOHANBHAI CHOPDA,NEHABEN PIYUSHBHAI MODHA,MANJUBEN DILIPBHAI CHOPADA,BHAVISHABEN RUPESHBHAI KANZARIYA,RAMBHAI SOMABHAI CHAVDA	
4688	AO/64/2019	5/3/2019	TARABEN D/O MANILAL PARBHUBHAI PATEL AND W/O BALVANTBHAI MULJIBHAI PATEL,	MR. BHAUMIK DHOLARIYA	PRAMODBHAI MANILAL,ARVINDBHAI MANILAL,MOHANBHAI MANILAL,PRAVINBHAI THAKARSHIBHAI NAROLA,RAJESHBHAI THAKARSHIBHAI NAROLA,DHARMESHBAHI THAKARSHIBHAI NAROLA,DHARMRAJ GEMLSINH THAKOR,RISHIRAJ GEMALSINH THAKOR,GEMALSINH MULJIBHAI THAKOR	

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4689	AO/65/2019	10/7/2019	KALYANBHAI DAHYABHAI PATEL,VASANTBEN KALYANBHAI PATEL,DHARMESHBHAI POPATBHAI GOPANI,SURESHBHAI BABURAMBHAI PAL,RITESHBHAI POPATBHAI GOPANI,POPATBHAI SAMJUBHAI PARMAR,MANSUKHBHAI KHUSHALBHAI BHATASANA,POPATBHAI MANJIBHAI GOPANI,CHETNABEN POPATBHAI GOPANI,VALLABHBHAI SAMJUBHAI PARMAR,ANIRUDHSINH FATESINH DODIYA,,LABHUBEN BHIKHABBHAI TANK,,JITENDRABHAI DEVJIBHAI BAPODARIYA,REKHABEN DILIPBHAI GODHANI,SHITALBEN ASHOKBHAI KHAMBHADIYA,NANJIBHAI LAXMANBHAI KAKADIA,VANRAJBHAI VAJABHAI SAGAR,,LAXMIBEN VISABHAI PRAJAPATI,DINESHBHAI GORDHANBHAI SUTARIA,RAJESHBHAI VASANTBHAI TADA,,MANSUKHBHAI RANCHHODBHAI CHAUHAN,,PARBATBHAI VASHRAMBHAI MANIYA,GAURIBEN VALLABHBHAI MANGUKIYA,VALLABHBHAI KARAMSIBHAI MANGUKIYA,MEHULBHAI NARSINHBHAI NAVADIYA,MUKESHBHAI GORDHANBHAI SUTARIA,SAVITABEN SHAMBHUBHAI RATHOD,THOBHANBHAI DEVJIBHAI MORADIA,HAJABHAI LAKHAMSIBHAI KHATANA,RUKHADBHAI BHAGWANBHAI RABARI,ARVINDBHAI NAGJIBHAI VARIYA,HARESHBHAI RAMNIKBHAI KANANI,ASHOKBHAI BHIKHABHAI VAGHELA,JAGDISHBHAI BACHUBHAI AVAIYA,,VIRUBEN BALABHAI DANKHRA,,RAJESHBHAI GOPALBHAI KANANI,BHARATBHAI JERAMBHAI GOHIL,VALLABHBHAI VASHRAMBHAI LAKHANI,JIGNESHBHAI KUVARJIBHAI AVAIYA,,HIMMATLAL KHIMJIBHAI TANK,,JAYESHBHAI NATHUBHAI SUTARIYA,GORDHANBHAI AMARSINHBHAI GADHIYA,UDESANGBHAI BANESANGBHAI DODIA,KIRANBHAI HARJIBHAI LAKHANI,VIRJIBHAI THAKARSIBHAI SIHORA,PREMCHANDBHAI LALCHANDBHAI KANOJIA	MR MANAN A SHAH	NITULBHAI BHAGWANDAS @ BHARATBHAI PATEL,BALWANTBHAI JAGJIVANBHAI PATEL,LALITABEN JAGJIVANBHAI PATEL,RAMILABEN JAGJIVANBHAI PATEL,KANCHANBHAI JAGJIVANBHAI PATEL,IRMALABEN @ NIRUBEN D/O. JAGJIVANBHAI VALLABHBHAI PATEL W/O. ARVINDBHAI PATEL,RAMANBHAI JAGJIVANBHAI PATEL,BHANUBEN, WD/O. HARISHBHAI JAGJIVANBHAI PATEL,AMRUTABEN HARKISHANBHAI PATEL,JULIBEN HARKISHANBHAI PATEL,VIRALBHAI HARKISHANBHAI PATEL,PARESHBHAI BABUBHAI PATEL,DHANSUKHBHAI JAGJIVANBHAI PATEL,PUSHPABEN, D/O. JAGJIVANBHAI VALLABHBHAI PATEL W/O. HEMANTKUMAR GOVANBHAI,,URMILABEN, D/O. JAGJIVANBHAI VALLABHBHAI PATELW/O. MAGANBHAI,ARUNBHAI BABUBHAI KACHALIYA,ASHWINBHAI NANUBHAI CHOVATIYA,HASMUKHBHAI MANUBHAI DOLARIYA,CHIRAGBHAI NAGARBHAI PATEL,HARDIKBHAI MANUBHAI DOLARIA,HIMMATBHAI MAGANBHAI CHOVATIYA,LALJIBHAI CHHAGANBHAI VASTANI,GHANSHYAMBHAI TRIBHUVANDAS GAJJAR,,RAJESHBHAI JAMNADAS PATEL,COMMISSIONER OF POLICE,CHOWK BAZAR POLICE STATION	,GOVERNMENT PLEADER,MR NIRAV C SANGHAVI,MR. KISHAN H DAIYA
4690	AO/67/2019	12/9/2019	VINITBHAI RAMESHCHANDRA PAREKH,	MR TANMAY B KARIA,MS ANSHU A SHARMA	DILIP ATMARAM GOPLANI,ISHWARLAL SAMARTHLAL SHAH	GARGI R VYAS
4691	AO/69/2019	6/3/2019	GOLD STAR POWER LIMITED THRU DIRECTOR VISHAL MUJIBHAI PANSARA,	MR RAJESH K SAVJANI	AMARA RAJA BATTERIES LTD THRU VICE PRESIDENT VENKAT MADHAV,BANK OF BARODA,HDFC BANK	,ANUJ H DAVE
4692	AO/70/2019	6/2/2020	ALPABEN JAYANTBHAI JOSHI,	MR. EKRAMA H QURESHI,HUNAIZA H QURESHI	HEIRS OF JHALA JIGARBHAI NITINBHAI,THE MANAGER GRUH FINANCE LIMITED MUNDRA BRANCH,AARTIBEN W/O JHALA JIGARBHAI NITINBHAI,TRUSHAK S/O JIGARBHAI JHALA	,MR HARSHADRAY A DAVE
4693	AO/71/2019	24/10/2019	AMRTULAL AMTHABHAI MISTRI,	DR.ABHISST K THAKER	ASHWINKUMAR AMRUTLAL MISTRI,MANJULABEN AMRUTLAL MISTRI	RULE SERVED BY DS,MR NIKHILESH J SHAH,BHARATKUMAR K VIZODA,MR AMRITLAL N VINZODA
4694	AO/75/2019	7/2/2020	CHANDRAKANT DHIRUBAHI PATEL,KIRITBHAI DHIRUBHAI PATEL,GHANSHYAMBHAI DHIRUBHAI PATEL	MR SP MAJMUDAR,SHASHVATA U SHUKLA	SURAJ PRAKASH BHAGAT,BHAVESHBHAI NARESHCHANDRA AMIN,MANOJBHAI VINODCHANDRA SHAH,HARSHADBHAI ARVINDBHAI BRAHMBHATT,STATE OF GUJARAT THRU COLLECTOR VADODARA	,GOVERNMENT PLEADER,MR. BHADRISH S RAJU

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4695	AO/76/2019	27/03/2019	GITA KALU POKIYA WIFE OF VIJAYKANT PATEL,RAJESH BHANJI MEHTA,SURESH KADVA PATEL	MR ISHAN MIHIR PATEL,DHRUV J PATEL	DIPESH HASMUKH PATEL,PARSHOTTAM MANILAL PATEL,BHIKHA AMBALAL PATEL,KOKILA BHIKHA PATEL,SANJAY BHIKHA PATEL,AHMEDABAD MUNICIPAL CORPORATION TOWN PLANNING DEPARTMENT	,MS TRUSHA K PATEL
4696	AO/77/2019	9/7/2019	SINOJIYA JAYANTILAL CHHAGANLAL,	SHASHVATA U SHUKLA	VARSHABEN NARENDRABHARTI GOSWAMI,DANABHAI ABHUBHAI KO PATEL,FALJIBHAI ABHUBHAI KO PATEL,KANABHAI ABHUBHAI KO.PATEL,PATEL RASIKBHAI VIRJIBHAI,LILABEN D/O RAVJIBHAI VIRJIBHAIHINGRAJIYA AND W/O ATULBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,MR BS KHATANA
4697	AO/78/2019	25/03/2019	SAIFUDIN YUSUFALI SHAIKH,AKILBHAI SAIKALI KAGALWALA	MR MEHUL M MEHTA	DAWAT PROPERTY TRUST,AHMEDABAD MUNICIPAL CORPORATION,STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR RAJESH N MODI,MR DEEP D VYAS
4698	AO/80/2019	19/09/2019	GOLD STAR POWER LIMITED THRU DIRECTOR VISHAL MULJIBHAI PANSARA,	MR RAJESH K SAVJANI	AMARA RAJA BATTERIES LTD (ARBL),BANK OF BARODA,HDFC BANK THRU BRANCH MANAGER	RULE SERVED,ANUJ H DAVE
4699	AO/88/2019	3/12/2020	BHAVANJI JESANGJI THAKOR,	MR VIKRAM J THAKOR	RAMTUJI SHIVAJI THAKOR,GOVINDJI SHIVAJI THAKOR,JUGAJI SHIVAJI THAKOR,SHAKRIBEN WD/O BHALAJI NATHAJI THAKOR AND D/O DECEASED SHIVAJI FULAJI THAKOR,KUVARBEN W/O THAKOR BHIKHAJI BHALAJI AND D/O DECEASED SHIVAJI FULAJI THAKOR,DAIBEN W/O MANSANGJI MANGAJI THAKOR AND D/O DECEASED SHIVAJI FULAJI THAKOR,ARVINDBHAI RAMPRASAD BAROT,USHABEN ARVINDBHAI RAMPRASAD BAROT,JAYENDRA DAHYABHAI PATEL,RAJENDRABHAI DAHYABHAI PATEL	DS AFF.NOT FILED (N),MR JIGAR G GADHAVI
4700	AO/89/2019	16/03/2020	AMARNATH FAB PVT LTD THRU DIRECTOR JITENDRABHAI SHAH,	MR AR THACKER	KANTIBHAI BECHARBHAI PATEL,	MR JAYRAJ CHAUHAN
4701	AO/93/2019	14/02/2020	AMINUDDIN HISAMUDDIN SHAIKH,MUHAMMADAYAZ MUSLIMBHAI SHAIKH	MR MOHMEDSAIF HAKIM	DHARMENDRA JAMNADAS SHAH,MUKESH JAMNADAS SHAH,NAGARJUN MERUBHAI CHAUHAN,SAMANTBHAI GANGABHAI CHAUHAN,KAMLESH MERUBHAI CHAUHAN,RAMABHAI SAMANTBHAI CHAUHAN,MERUBHAI GANGABHAI CHAUHAN	,(MR SANDEEP N BHATT),MR JIGAR P RAVAL,MS SONAL S BHATT
4702	AO/94/2019	4/4/2019	PSYCO REMEDIES LIMITD,	MR PRATIK Y JASANI	TRIPADA HEALTHCARE PVT LTD,	MR BHARAT D SHUKLA,ACHAL B SHUKLA
4703	AO/95/2019	19/09/2019	NAGJIBHAI MULJIBHAI RABARI,	MR KV SHELAT	BALKRUSHNA MANILAL PATEL,YASHBHAI GHANSHYAMBHAI BAROT,ZAVERILAL VIRJIBHAI MANDALIYA,CHANDRESHBAHI ZAVERILAL MANDALIYA,VIPUL ZAVERILAL MANDALIYA	,MR JIGAR M PATEL
4704	AO/98/2019	4/4/2019	JAMNABEN DAMJI SATWARA WIFE OF JAYSUKH RATHOD,	MR HASIT H JOSHI	PUJIBEN DAMJI SATWARA W/O DECEASED DAMJI RAVI SATWARA,NAGJI DAMJI SATWARA,NARAN DAMJI SATWARA,DILIP DAMJI SATWARA,MUKESHBHAI DAMJI SATWARA,RATANBEN DAMJI SATWARA W/O DAYALJIBHAI KACHETIYA,KANTABEN DAMJI SATWARA W/O KISHORBHAI NAKUM,YUVRAJSINH MANGALSINH JADEJA,RASIKLAL GIRDHARLAL PABARI,HANSABEN RASIKLAL PABARI,MANISH RASIKLAL PABARI,SAGAR RAJENDRABHAI CHOTAI,NUNGHA KHIMA KARANGIYA	
4705	AO/99/2019	12/4/2019	LAKHANI NAMKEEN AND AA GRUH UDHYOG,	BIREN J PANCHAL,MR GAURAV O SONI	ISHA SNACKS PRIVATE LIMITED,	DR RAJESH H ACHARYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4706	AO/100/2019	27/09/2019	PATEL SHAILESHKUMAR KUBERBHAI,KATARIA NIMESHKUMAR BHIKHBHAI	MR. JAY M THAKKAR	HITESHBHAI CHAMPAKLAL,SHAH RAJESHBHAI CHAMPAKLAL,SHAH SHAILESHBAHI CHAMPAKLAL,SHAH BINABEN CHAMPAKLAL,SHAH NILABEN LOMESHBHAI WD/O LATE LOMESHBHAI CHAMPAKLAL SHAH,THAKAR SHYAMAL UPENDRABHAI,PATEL KIRITBHAI GORDHANBHAI,ANIRUDDHSINH BALVANTSINH GOHIL,RAHUL AMRATLAL ALIAS RAHUL AMRATLAL BRAHMBHATT,HARSH H. PATEL,GANPATBHAI RANCHHODBHAI BARAIYA,BHAGWATIBHAI B. PATEL,N. S. DAMOR	,MR.D K.PUJ
4707	AO/101/2019	22/08/2019	DEVJIBHAI NATHABHAI VAGHERA,LAKSHMANBHAI DEVSHIBHAIMAKWANA	MS MEGHA JANI	STATE OF GUJARAT,COMMISSONER OF GEOLOGY AND MINING,GEOLOGIST BHUSTAR SHASTRISHRI	GOVERNMENT PLEADER
4708	AO/102/2019	12/4/2019	LAKHANI NAMKEEN AND AA GRUH UDHYOG,	BIREN J PANCHAL,MR GAURAV O SONI	ISHA SNACKS PRIVATE LIMITED,	DR RAJESH H ACHARYA
4709	AO/103/2019	12/4/2019	LAKHANI NAMKEEN AND AA GRUH UDHYOG,	BIREN J PANCHAL,MR GAURAV O SONI	ISHA SNACKS PRIVATE LIMITED,	DR RAJESH H ACHARYA
4710	AO/104/2019	12/4/2019	LAKHANI NAMKEEN AND AA GRUH UDHYOG,	BIREN J PANCHAL,MR GAURAV O SONI	ISHA SNACKS PRIVATE LIMITED,	DR RAJESH H ACHARYA
4711	AO/106/2019	28/08/2019	BABUBHAI DAHYABHAI MORADIYA,	MR YATIN SONI	NITESHBHAI @ NITINBHAI VALLABHBHAI MORADIYA,DEVKUNVARBEN VALJIBHAI GHELANI,HANSABEN BABUBHAI MORADIYA	MR TULSHI R SAVANI,MR BHAVESH J PATEL,MR. RADHESH Y VYAS
4712	AO/107/2019	22/07/2019	KANUBHAI RAMBHAI PATEL,	MR MANOJ N POPAT	HEENABEN NIKHILBHAI PATEL,	MR SIKANDER SAIYED
4713	AO/108/2019	29/11/2019	RINKY D/O ARVINDBAHI S VARMA(WIFE OF RAVI PADIA),	MR VIRAT G POPAT	RAVI NARENDRA PADIA,	S D MANSURI
4714	AO/111/2019	11/4/2019	PRIYANKA W/O NILESHKUMAR JODHANI D/O LAXMAN KHAVRE,	MR.HEMANG H PARIKH	VAIBAV PRAKESH MALEKAR,	
4715	AO/113/2019	15/04/2019	NAVNEETBHAI JAGJIVANBHAI SAVALIYA,	MR SALIL M THAKORE	LAXMIBEN WIDOW OF BHARATSINH MOHANSINH GOHIL,SHARDULSINH BHARATSINHGOHIL,BHUPATSINH BHARATSINH GOHIL,NIRUBEN BHARATSINH GOHIL,RAJENDRASINH BHARATSINH GOHIL,INDUBEN BHARATSINH GOHIL,VIKRAMSINH BHARATSINH GOHIL	
4716	AO/116/2019	6/11/2020	KRUSHNABA W/O MANOHARSINH JADEJA,KHUSHBUBA MANOHARSINH JADEJA,VISHWARAJ MANOHARSINH JADEJA	MR RUTVIJ S OZA,MR. TIRTHRAJ PANDYA,MR. NIRAV G RAMANI	NAROTTAMBAHI BHANJIBHAI VADALIYA,BABULAL NATHALAL PATEL,VIJAYSINH SURENDRASINH ZALA,PARESHBHAI MANSUKHLAL MANGELA ASKARTA OF AN HUF,MANSUKHLAL LALJIBHAI PATEL,ALPESH MANSUKHLAL PATEL,KARTIK JAYSUKHLAL JASANI,KANTILAL VIRJIBHAI PATEL	MS TRUSHA K PATEL,MR. NIRAV G RAMANI
4717	AO/117/2019	6/11/2020	KRUSHNABA W/O MANOHARSINH JADEJA,KHUSHBUBA MANOHARSINH JADEJA,VISHWARAJ MANOHARSINH JADEJA	MR RUTVIJ S OZA,MR. JAIMIN R DAVE	NAROTTAMBAHI BHANJIBHAI VADALIYA,BABULAL NATHALAL PATEL,VIJAYSINH SURENDRASINH ZALA,PARESHBHAI MANSUKHLAL MANGELA ASKARTA OF AN HUF,MANSUKHLAL LALJIBHAI PATEL,ALPESH MANSUKHLAL PATEL,KARTIK JAYSUKHLAL JASANI,KANTILAL VIRJIBHAI PATEL	MS TRUSHA K PATEL,MR. NIRAV G RAMANI
4718	AO/119/2019	25/04/2019	PEPSICO INDIA HOLDING PRIVATE LTD,	J SAGAR ASSOCIATES	FULCHANDBHAI KACHCHHAWA,SURESHBHAI KACHCHAWA	
4719	AO/120/2019	1/5/2019	CAMA HOTELS LIMITED THRU MANAGING DIRECTOR,	MR ZUBIN F BHARDA	INGERSOLL RAND CLIMATE SOLUTIONS PVT LTD,	NANAVATI & NANAVATI
4720	AO/121/2019	10/5/2019	VINODBHAI MADEVABHAI PATEL,	MR SP MAJMUDAR,MR. ANAND V THAKKAR	SUMITKUMAR SURESHKUMAR PATEL,TRIKAMBHAI HAJABHAI SUTHAR,SHARDABEN AMRABHAI SUTHAR	NOTICE SERVED BY DS,MR VIJAY H NANGESH
4721	AO/122/2019	29/04/2019	KISHORKUMAR TRIKAMDAS BHOJWANI,	PARIMALSINH PARMAR	NARENDRASING IQBALSING BINDRA,	
4722	AO/123/2019	3/5/2019	RAYSINGBHAI MANJIBHAI KOLI,	MR KIRTIDEV R DAVE	STATE OF GUJARAT,	

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4723	AO/124/2019	29/04/2019	NATVARBHAI RATNABHAI ALIAS RATANBHAI PATEL SELF AS WELL AS KARTA OF HUF SINCE DECD THROUGH LH,NAYNABEN NATVARBHAI PATEL,SHASHIKANT NATVARBAHI PATEL,RAJNIKANT NATVARBAHI PATEL,MEENABEN NATVARBHAI PATEL,HETALBEN NATVARBHAI PATEL,JASUBEN @ JAMNABEN NATVARBHAI PATEL	MR DHAVAL D VYAS	LALITABEN NAGINBHAI RATNABHAI ALIAS RATANJIBHAI PATEL,GAJANANDBHAI NAGINBHAI PATEL SELF AS WELL AS KARTA OF HUF,SHUSHILABEN GAJANANDBHAI PATEL,AMISHA GAJANANDBHAI PATEL,JAGRUTI GAJANANDBHAI PATEL,HIMANSHU GAJANANDBHAI PATEL,JAYANTIBHAI NAGINBHAI PATEL SELF AS WELL AS KARTA OF HUF,SANGITABEN JAYANTIBAHI PATEL,TEJALBEN JAYANTIBAHI PATEL,CHETANBHAI JAYANTIBHAI PATEL,MAHESHBHAI NAGINBHAI PATEL SELF ASA WELL AS KARTA OF HUF,VARSHABEN MAHESHBHAI PATEL,SWEETIBEN MAHESHBHAI PATEL,KAJALBEN MAHESHBHAI PATEL,PINTUBHAI MAHESHBHAI PATEL,DHANSUKHBHAI NAGINBHAI PATEL SELF AS WELL AS KARTA OF HUF,JAGRUTIBEN DHANSHUKHBHAI PATEL,PARTH DHANSHUKHBHAI PATEL MINOR THROUGH HIS LEGAL GUARDIAN DHANSHUKHBHAI NAGINBHAI PATEL,NILBEN DHANSHUKHBHAI PATEL MINOR, THROUGH HER LEGAL GUARDIAN DHANSHUKHBHAI NAGAINBHAI PATEL,NAYNABEN NAGINBHAI PATEL,GIRISHBHAI NAGINBHAI PATEL SELF AS WELL AS KARTA OF HUF,KAPILABEN GIRISHBHAI PATEL,PRACHI GIRISHBHAI PATEL MINOR THROUGH HER LEGAL GUARDIAN GIRISHBHAI NAGINBHAI PATEL,PRIYANSHI GIRISHBHAI PATEL MINOR THROUGH HER LEGAL GUARDIAN GIRISHBHAI NAGINBHAI PATEL,NAROTTAMBHAI RATNABHAI ALIAS RATANJIBHAI PATEL SELF AS WELL AS KARTA OF HUF,ARKHIBEN NAROTTAMBHAI PATEL,SUMITRABEN NAROTTAMBHAI PATEL,HANSABEN SUKHDEVBHAI PATEL,NIMISHABEN SUKHDEVBHAI PATEL,BHUMIKA SUKHDEVBHAI PATEL,SUSHILABEN NAROTTAMBHAI PATEL,KALAVATIBEN NAROTTAMBHAI PATEL,BABUBHAI NAROTTAMBHAI PATEL,HEMAKSHIBEN BABUBHAI PATEL,SHITALKUMAR BABUBHAI PATEL,KOMALBEN BABUBHAI PATEL,JIGARKUMAR BABUBHAI PATEL,ISHAVARBHAI RATNABHAI @ RATANJIBHAI PATEL SELF AS WELL AS KARTA OF HUF,GANGABEN ISHWARBHAI PATEL,DIPAKBHAI ISHWARBHAI PATEL,PUSHPABEN DIPAKBHAI PATEL,JENIL DIPAKBHAI PATEL,NAYAN DIPAKBHAI PATEL,CHANDRAKANT ISHWARBHAI PATEL,JYOTSNABEN CHANDRAKANT PATEL,VISHVA CHANDRAKANT PATEL MINOR THROUGH HER LEGAL GUARDIAN CHANDRAKANT PATEL,NIKUNJ CHANDRAKANT PATEL MINOR THROUGH HER LEGAL GUARDIAN CHANDRAKANT PATEL,DAHIBEN RATNABHAI @ RATANJIBHAI PATEL,DEVIBEN RATNABHAI @ RATANJIBHAI PATEL,PREMIBEN RATNABHAI @ RATANJIBHAI PATEL,UJAMBEN RATNABHAI @ RATANJIBHAI PATEL,ARVINDBHAI THAKORDAS MEHTA,M/S. RUCHI ENTERPRISE,AJAY RIDHISHANKER JOSHI,CHIMANBHAI SOMABHAI PATEL,MANHARBHAI SOMABHAI PATEL,PRAVINBHAI SOMABHAI PATEL,RANJANBEN WD/O SOMABHAI PATEL,KRUNAL HASHMUKHABHAI PATEL,HIRELKUMAR HASHMUKHABHAI PATEL,SHUSHILABEN RAMESHBHAI SOMABHAI,PARVATIBEN GANPATBHAI PATEL	,MR AMIT V THAKKAR

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4724	AO/131/2019	5/7/2019	PATEL BABUBHAI DHULABHAI,	MR ARPIT P PATEL	DHARMENDRA CHATURBHAI PATEL,KHUSHBU CHATURBHAI PATEL,SUMANBEN CHATURBHAI PATEL,RAKSHABEN CHATURBHAI PATEL,BRIJESH PRABHUDAS PATEL,NARENDRAKUMAR JIVANLAL PATEL,VIPULKUMAR JIVANLAL PATEL,MAHESHKUMAR DASHRATHLAL PATEL,HITESHKUMAR MOTILAL PATEL,JIGNESH LALBHAI PATEL,BHAVESHKUMAR NATWARLAL PATEL	
4725	AO/133/2019	6/5/2019	VIJAYBAI INDRAVADAN BHATT,ASHOKBHAI INDRAVADAN BHATT,DUSHYANTBHA INDRAVADAN BHATT,JAYESHBHAI INDRAVADANBHAI BHATT,L/H OF VINODBHAI INDRAVADAN BHATT,DINABEN VINODBHAI BHATT	DR.ABHISST K THAKER	RAVINDRABHAI PURSHOTTAMDAS UPADHYAY,BHARATKUMAR KANIYALAL,SEVAKSHRI UMESHBHAI THAKORLAL,JOINT CHARITY COMMISSONER,DIPAKBAHI SURYAKANT SEVAK,PRADIPBHAI SURYAKANT SEVAK,RAVINDRAKUMAR HEMANTKUMAR SEVAK,BHAGYESHBHAI HEMANTBHAI SEVAK	
4726	AO/137/2019	9/5/2019	THAKOR BHIKHIBEN DAUGHTER AND LEGAL HEIRS OF LATE GANDAJI JUHAJI THAKOR,	MS ROMA I FIDELIS	THAKOR MAHESHJI JAVANJI,THAKOR GETABEN JAVANJI,PATEL NARANBHAI AMBALAL	
4727	AO/138/2019	19/12/2019	SANATKUMAR RAJARAMBHAI PANDEY,SHAKUNTLABEN RAJARAM PANDEY	MR JITENDRA H SINGH	RAMESHBHAI SHAVANI,DHIRUBHAI PATEL,MANSI REALITY PVT LTD,SHASHIKANT PANCHAL	NOTICE SERVED,MR TULSHI R SAVANI,MR. R.D.KINARIWALA
4728	AO/144/2019	5/2/2020	ANUPAM PATNI TRANSPORT CORPORATION,	MR SR YADAV,DEVANGI B SOLANKI	ANUPAM TRANSPORT CORPORATION,	MAUNIL G YAJNIK
4729	AO/149/2019	17/06/2019	LALJI MULJI SHIVJI HIRANI,	MR AR THACKER	MULJI SHIVJI RAMJI HIRANI,RATANBEN D/O MULJI SHIVJI HIRAN W/O SHIVJI VELJI MEPANI,AMARBAU MULJI SHIVJI HIRANI,PANKAJ ANOPCHAND MEHTA,JIGNA PANKAJ MEHTA,VADILAL RATANSHI SAVLA,URMILABEN RATANSHI SAVLA,DHIRAJLAL BHAGWANJI DOSHI,RAJESH KANTILAL DOSHI	
4730	AO/150/2019	9/7/2019	GHANSHYAMBHAI POPATLAL PATEL,	MR AMRISH K PANDYA	MAHOTJI MOTIJI THAKOR,CHAMPABEN W/O MAHOTJIMOTIJI THAKOR,BALDEVJI MAHOTJI THAKOR,BHARATJI MAHOTJI THAKOR,LILABEN D/O MAHOTJI MOTIJI THAKOR W/O MELAJI THAKOR,JAYRAMBHAI VAHJIBHAI @ VASIBHAI RABARI,BENIBEN D/O FAKIRJI AMTHAJI AND W/O AMBALAL LAKHAJI,KACHARAJI DAMAJI THAKOR,CHANDUJI DAMAJI THAKOR,MANGUBEN DAMAJI THAKOR	,MR TATTVAM K PATEL
4731	AO/151/2019	10/6/2019	JIGNESHKUMAR RATILAL PATEL,	MR DIGANT M POPAT,MR ASUTOSH M DESAI	RATILAL SOMNATHBHAIPATEL,DEVENDRA RATILAL PATEL	
4732	AO/158/2019	18/06/2019	NILESHKUMAR KESHAVLAL JAIN DIRECTOR OF SNKJ INFRA PROJECTS PVT LTD,	MR BHAVESH B CHOKSHI	SURESHKUMAR KESHAVLAL JAIN,OFFICER OF AXIS BANK,OFFICER OF ICICI BANK,OFFICER OF STATE BANK OF INDIA,OFFICER OF VIJAY COOPERATIVE BANK LTD GOTA BRANCH,SUB REGISTRAR	
4733	AO/161/2019	20/06/2019	M/S VINSONS STEVEDORES DUBASHES AND TRAVEL AGENTS,NANDITA W/O ASHOK KHOSLA,NALINI D/O VISHINIDASVAZIRANI	MR RUTUL P DESAI	BOARD OF TRUSTEES OF PORT DEEN DAYAL,	
4734	AO/165/2019	24/06/2019	BHUJ MERCANTILE CO OPERATIVE BANK LTD,	ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO,ARVISH AUTO INDUSTRIES	
4735	AO/167/2019	9/3/2020	JAGDISHBAHI BHURAJI PATEL,PURSHOTTAM BHURAJI PATEL	MR NILESH A PANDYA,MR KAILASH S VARMA	HARDIKBHAI ASHABHAI PATEL,	MR DHIREN C PATEL,MR. DIVYANG A RAMANI
4736	AO/168/2019	19/11/2019	CHANDRAKANT MAFATLAL PATEL,	MR APURVA R KAPADIA	BHARATBHAIMAFABHAI DESAI,	MR SUNIL S JOSHI

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4737	AO/169/2019	25/06/2019	GANPATBHAI AMRUTLAL PATEL,	MR KEYUR A VYAS	RAJESHKUMAR NANDLAL BHATT,KINNARI MUKUNDBHAI SHAH,HIRAL RAJENDRAKUMAR RAVAL D/O OF RAJENDRAKUMAR RAVAL AND KRUNAL RAJESHBHAI BHATT,LAXMI INDUSTRIES THRU MUKUND MAHENDRA SHAH,LAXMI INDUSTRIES PARTNERSHIP SHRI MUKUND MAHENDRA SHAH	
4738	AO/170/2019	25/06/2019	MOHSNIN MUNAVVAR HUSAIN SHAIKH,AFSARIBANU MUNAVVAR HUSAIN SHAIKH	MR A M HAVA	S3 CONSTRUCTION PARTNERSHIP FIRM,JAVED ANWAR BABUJI SAIYED,SAIYED MOHAMMAD ASLAM ASIF ALI,AVIS BUILDOCN PARTNERSHIP FIRM ELIZA PARK AND BUNGLOWS CENTRE,JAVED ANWAR BABUJI SAIYED,OWAIZ MOHAMMAD RAZA ZAAFRI,MAQSUD ABDULLA MIYA SAIYED	
4739	AO/172/2019	4/7/2019	HABIBBEG CHHOTUBEG MOGHUL,	(MR MB GANDHI)	MEHBOOBBEG CHHOTUBEG MOGHUL,GULAMJAFER MOHAMMEDBHAI SHAIKKH,MANAGING DIRECTOR PINKI DEVELOPERS PRIVATE LIMITED,AHMEDABAD MUNICIPAL CORPORATION THRU MUNICIPAL COMMISSONER (DELETED),TOWN DEVELOPMENT OFFICER CENTRAL ZONE (DELETED),CIRCLE INSPECTOR CENTRAL ZONE (DELETED),MOHAMMED HANIF @ BATA ABDUL HAMID SHAIKH,MOHAMMED TAUFIQ MHAMMED HANIF SHAIKH,SHAIKH AHMEDHUSSAIN GULAMHUSSAIN	,DELETED,MR TEJAS P SATTA
4740	AO/174/2019	26/06/2019	PATEL JASUBHAI VIRSANGBHAI,	MR R.K.MANSURI	PATEL GOVINDBHAI SENGHABHAI,PATEL RAJESHKUMAR GOVINDBHAI,PATEL MITHANBHAI GOVINDBHAI	MR KAUSHAL D PANDYA
4741	AO/176/2019	1/7/2019	MANIBEN TAPUBHAI PARMAR,KANTILAL TAPUBHAI PARMAR,VINOD TAPUBHAI PARMAR	MR RAJESH K SAVJANI,MR MITESH L RANGRAS	JAYABEN TAPUBHAI PARMAR W/O VASANTBHAI PARMAR,	MR. NIKUNJ KANARA
4742	AO/179/2019	3/7/2019	GOKUL AGRO RESOURCE LTD,	MR. AH MOHAPATRA	BRITTANIA STEAM SHIP INSURANCE ASSOCIATION LTD,	
4743	AO/181/2019	27/01/2020	KRISHNA CORPORATION THRU PARTNER NILESHBHAI R PATEL,	MR YJ TRIVEDI,MR JATIN Y TRIVEDI	PATEL AMISHABEN SANJAYBHAI,PATEL SANJAY	MR SALIM M SAIYED,MR ABHAYKUMAR D DHOLAKIYA
4744	AO/184/2019	19/02/2020	BHAVARLAL AGARCHAND CHAUHAN,	GAURAV K LAKHWANI	RAMESHBAHI KHIMJIBHAI RATHOD,	HARSH V GAJJAR
4745	AO/186/2019	9/3/2020	JENTILAL THAKARSHIBHAI BHUT,	MR HARSHAD K PATEL	BHIKHABHAI SIDIBHAI VAISH,	MR PREMAL S RACHH
4746	AO/187/2019	8/7/2019	VIDHYABEN JAGDISHBHAI PARIHAR,	(MR NA SHAIKH)	NITABEN BHUPENDRAKUMAR PANCHAL,BHUPENDRAKUMAR MAFATLAL PANCHAL	NATASHA SUTARIA
4747	AO/188/2019	8/7/2019	RAMESHBHAI SAVJIBHAI BHANDERI,NANJIBHAI SAVJIBHAI BHANDERI	MR NITIN M AMIN	PARSOTAMBHAI KUVARJIBHAI DUDHGARA,ISMAILBHAI ABBASBHAI KHERANI	,MR BHAVIN H ANADKAT,MR. BHAUMIK DHOLARIYA
4748	AO/189/2019	8/7/2019	HEIRS OF DECEASED BHUPATBHAI BHIKHABHAI HIRPARA,HITESHBHAI BHUPATBHAI HIRPARA,RAMESHBHAI CHHAGANBHAI HIRPARA,KANUBHAI MANJIBHAI KOTIYA,BHAVESHBHAI BALUBHAI HIRPARA,ASHOKBHAI LAKHMANBHAI DESAI,GOVINDBHAI KALAYANBHAI PASANI,DHIRUBHAI BHIKHABHAI HIRPARA,DINESHBHAI BHIKAHABHAI HIRPARA,DINESHBHAI DALPATBHAI CHOVATIYA,HARJIBHAI NANJIBHAI VAGHASIYA,S. J. VANANI,BALUBHAI MORARBHAI VEKARIYA	MR SHAIVANG D MEHTA	GORDHANBHAI PREMJIBHAI SANGHANI,HIMMATBHAI SAVJIBHAI SOJITARA,BHAGWANBHAI NANJIBHAI BVADIYA,ASHISBHAI RANCHHODBHAI PATEL	,MR AB MUNSHI,MR VICKY B MEHTA
4749	AO/190/2019	5/7/2019	MOHAMADRAFIK MOHAMADSHARIF KUKDAWALA,	MR NV GANDHI	YUNUS HAJIMAHOMAD BISORA,	MR KV SHELAT
4750	AO/192/2019	12/7/2019	UNION OF INDIA,ESTATE OFFICER AND SENIOR DIVISIONAL ENGINEER NORTH,DRM(W)	,MR RAVI KARNAVAT	BHAGUBHAI VITTHALBHAI PATEL,	MR ASIM J PANDYA
4751	AO/196/2019	20/02/2020	TIRTH AGRO TECHNOLOGY PVT LTD,	DR RAJESH H ACHARYA	VISHWAKARMA AGRO IMPLEMENTS,	MR VICKY B MEHTA,ANAND S TAILOR

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4752	AO/197/2019	28/08/2019	RAMILABEN DHIRUBHAI BHANDERI,BHUMIKABEN SUNILBHAI BHANDERI,DHIRUBHAI MOHANBHAI BHANDERI	MR PRATIK Y JASANI	JITENDRASINH DAJUBHA ZALA,VIPULKUMAR DEVJIBHAI PATEL (CHODVADIA),ASHWINBHAI BHIKHABHAI SARDARA	MS TRUSHA K PATEL,MR SAMEER S DAVE,MR SP MAJMUDAR,MR JV VAGHELA,MR. AJAY B VAKIL
4753	AO/198/2019	17/07/2019	BHIKHAJI VISHAJI THAKOR,	MR BHAVESH B CHOKSHI	SHANTABHAI LALJIBHAI,JAYANTIBHAI LALJIBHAI,JIVANBHAI LALJIBHAI,SHAMBHUBHAI LALJIBHAI,SHAMJIBHAI LALJIBHAI,MARGHABEN LALJIBHAI,KARAMSHIBHAI ABHUBAHI,KARAMSINHBHAI GANDABHAI,JAYANTIJI VISHAJI THAKOR	MR.HARDIK BHARHMBHAT,MR TUSHAR L SHETH,MR ATIT D THAKORE
4754	AO/204/2019	13/12/2019	RAVJIBHAI MATHURBHAI MALI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NATWARSINH RAYSINH MAHIDA,GAUTAMSINH MANHARSINH MAHARUL,CHARANSHARANSINH AJITSINH VAGHELA	MR KASHYAP R JOSHI
4755	AO/205/2019	13/12/2019	RAVJIBHAI MATHURBHAI MALI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	NATWARSINH RAYSINH MAHIDA,GAUTAMSINH MANHARSINH MAHARUL,CHARANSHARANSINH AJITSINH VAGHELA	REFUSED SERVED (N)(10),MR KASHYAP R JOSHI
4756	AO/207/2019	13/08/2019	KAVERI ESTATE THRU SECRETARY VIKRAMBHAI PATEL,	MR BHARAT T RAO	VIKULKUMAR NARANDS PANCHAL,	MR MB RANA
4757	AO/210/2019	13/09/2019	KALPESH HARIKRISHNA GOR,GAJRABEN HARKRISHNA GOR,RAVINDRA HARKRISHNA GOR	MR SR YADAV	JIGNESH YASHESHCHANDRA UPADHYAY,	MR KV SHELAT
4758	AO/211/2019	21/08/2019	AMIT JAYANTIBHAI PATEL,GOVINDBHAI BABUBHAI PATEL,RAMESHBHAI VITTHALDAS PATEL	HARSH V GAJJAR,DEV D PATEL	LH OF DECD KESHAJI KALAJI,THAKOR BALUBEN WD/O KESHAJI KALAJI,THAKOR BHIKHAJI KESHAJI,THAKOR ANJUBEN KESHAJI,THAKOR CHANDRIKABEN KESHAJI,THAKOR MAHESH KESHAJI,LAXMIBEN KALAJI,RAJENDRA VISHNUBHAI PATEL,VINOD LAXMANJI THAKOR,HAREKRUSHNA VASANTLAL PATEL,LD.COLLECTOR AHMEDABAD,L/H OF ARJANJI LALLUJI,VISHNUBHAI ARJANJI WAGHELA,L/H OF DECEASED MANUBHAI ARJANJI,SAROJBEN W/D MANUBHAI ARJANJI WAGHELA,SUHASKUMAR MANUBHAI WAGHELA,ASHWINKUMAR MANUBHAI WAGHLEA,DHARMESHKUMAR MANUBHAI WAGHLEA,HITESHKMAR MANUBHAI WAGHLEA,BHAGWANDAS KESHAVLAL PATEL,MANJULABEN PURSHOTTAMDAS PATEL,DIVYESH BHAGWANDAS PATEL,JAGRUTIBEN BHAGWANDAS PATEL,PAYALBEN BHAGWANDAS PATEL,BHIKHABHAI GANESHBHAI ARBARI,NARENDRA KANTIALL PATEL	,(MR PRABHAV A MEHTA)
4759	AO/215/2019	12/10/2020	MANISH THAKORBHAI PATEL,	MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR.VISHVESHKUMAR H PANDYA	DHARMENDRA KANTILAL PATEL,THAKORBHAI LALLUBHAI PATEL	DELETED,MR BOMI H SETHNA
4760	AO/216/2019	12/3/2020	AZURE KNOWLEDGE CORPORATION PVT LTD,	MR AS ASTHAVADI	QUIKR INDIA PVT LTD,	ADITYA C YAGNIK,JAYANI B SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4761	AO/218/2019	10/12/2019	RAVI CONSTRUCTION THRU ANESHBAHI RAJNIKANT SHAH,	CHINTAN H DAVE	KAMLESH SHANKARBHAI SHAH,SUBHASH RAMANBHAI PARMAR,LAXMI INDUSTRIES THRU LAXMI COTTON TRADERS PVT LTD THRU DIRECTOR UPENDRAKUMAR T KAPADIA,CHAUHAN MAHESHKUMAR MADHAVSINH,CHAUHAN HIRALBEN MAHESHKUMAR,HARIJAN JINABHAI DAHYABHAI,HARIJAN KUSUMBEN JINABHAI,HARIJAN JASHODABEN ASHVINBHAI,PRAJAPATI NAYNABEN VASANTKUMAR,PRAJAPATI VASANTKUMAR KHATUBHAI,KANASAIYA GEETABEN MOHANBHAI,SHAH SATISHKUMAR POONAMCHAND,BARIA MAHESHBHAI DAJIBHAI,BARIA GEETABEN MAHESHBHAI,TRIVEDI RAJNIKANT NATWARLAL,TRIVEDI HIRALBEN RAJNIKANT,PARMAR VAISHALIBEN CHIRAGBHAI,PARMAR GETABEN GIRISHKUMAR,VANKAR GIRISHKUMAR NARANBHAI,SHAH HARDIKKUMAR VALLABHDAS,SOLANKI USHABEN VIKRAMBAHI,SOLANKI VIKRAMBHAI KAMLESHBHAI,PATEL BHUMIKABEN KAMLESHBHAI,CHAUHAN KAMLESHKUMAR CHANDUBHAI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),(MR HM PRACHCHHAK),MR MRUGEN K PUROHIT,MR JIGAR P RAVAL
4762	AO/222/2019	9/8/2019	REVABEN MANGALBHAI CHAUHAN D/O SOMABHAI SHANKARBHAI PARMAR,SHAKRIBEN AMBALAL CHAUHAN	ARJUN R SHETH	PARMAR BHUPATBHAI SOMABHAI,L/H AND L/R OF PARMAR BHAILALBAHI SOMABHAI,PARMAR HASMUKHBHAI BHUPATSINH,PARMAR BHUMIKABEN DILIPSINH,PARMAR AASHABEN BHIKHABHAI,PARMAR BHAVESHBHAI BHIKHABHAI,PARMAR BHAVNABEN BHIKHABHAI,TRIBHOVANBHAI DHANJIBHAI PATEL,DALSUKHBHAI MATHABHAI PATEL,CHATURBHAI PRABHUDAS PATEL,PATEL HEMANTBHAI TRIBHOVANBHAI,PARMAR KAMLABEN BHAILALBHAI(WIDOW),PARMAR BHIKHABHAI BHAILALBHAI,PARMAR JASHBHAI BHAILALBHAI	
4763	AO/223/2019	5/9/2019	PARESH DINESHCHANDRA SOMAIYA,	MR Y J PATEL	ARVIND SHAMJI CHHEDA,MANISH MULCHAND CHHEDA,L/H OF DINESHCHANDRA DHANJI SOMAIYA,MANISH DINESHCHANDRA SOMAIYA	
4764	AO/224/2019	30/08/2019	AJAYBHAI SHARMANBHAI VALA,GOPALBHAI PARBATBHAI VALA	MR R.K.MANSURI	AHER VASABHAI BHIMABHAI RAM,AHER JIVIBEN BHIMSIBHAI	
4765	AO/227/2019	17/09/2019	UPENDRABHAI DALSUKHBAHI PRAJAPATI,MANOJBHAI RAMANBHAI PRAJAPATI	MR PARTHIV B SHAH	SADHU BHANUPRASAD VITTHALDAS,SADHU KRUSHNAKANT VITTHALDAS,SADHU RENUKABEN VITTHALDAS W/O ASHWINKUMAR PRABHUBHAI,MEENABEN HARSHADBHAI MAHANT,VAISHALIBEN HARSHADBHAI MAHANT,DIPTIBEN HARSHADBHAI MAHANT,CHIRAGBHAI HARSHADBHAI MAHANT,MEHUL HARSHADBHAI MAHANT,HEMLATABEN KRUSHNAKANT SADHU,HETALBEN KRUSHNAKANT SADHU,KIRTANKUMAR KRUSHNAKANT SADHU,RANJANBEN BHANUPRASAD SADHU,PALLAVIBEN BHANUPRASAD SADHU,FALGUNIBEN BHANUPRASAD SADHU,VISHALKUMAR BHANUPRASAD SADHU,SAGAR ASHWINKUMAR SADHU,DHAVAL ASHWINKUMAR SADHU	MR PR THAKKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4766	AO/229/2019	16/03/2020	PETROTECOIL FIELD SERVICES PVT LTD,PURAV RAVIKANT THAKKAR	MR VISHAL C MEHTA	SANTOSH KAMAKAR,OIL AND NATURAL GS CORPORATION,PUNJAB NATIONAL BANK	NOTICE SERVED BY DS,MR. VN. SEVAK,ROHAN A SHAH,RUSHABH H SHAH
4767	AO/230/2019	23/08/2019	DHARMENDRASINH HEMANTSINH RATHOD,	MR VISHAL C MEHTA,SAMEE A URAIZEE	BATUKSINH HARISINH RATHOD,HEMANTSINH HARISINH RATHOD,MAHIPATSINH HEMANTSINH RATHOD,GANUBHAI HARISINH RATHOD,HARPALSINH GANUBHAI RATHOD,DASHRATHBHAI GANUBHAI RATHOD,AMARBA WIFE OF HARISNG BHAVSANGBHAI	
4768	AO/232/2019	30/08/2019	BABULAL SAVJIBHAI BAJARIYA,BANKIMBHAI BABULAL BAJARIYA	MR VIMAL A PUROHIT	CHOTTABHAI BHIKHABHAI SOLANKI,GOPALBHAI BHIKHABHAI SOLANKI,RAIJIBHAI BHIKHABHAI SOLANKI,KHUSHALBHAI BHIKHABHAI SOLANKI,SOMABHAI BHIKHABHAI SOLANKI,SHANABHAI BHIKHABHAI SOLANKI,BECHARBHAI BHIKHABHAI SOLANKI,SHANTABEN RAVJIBAHI SOLANKI,REVABEN BHIKHABHAI SOLANKI,BHAILALBHAI BHIKHABHAI SOLANKI,MANJULABEN BABULAL BAJARIYA,NACHIKET BABULAL BAJARIYA	
4769	AO/233/2019	29/08/2019	KHODABHAI BALABHAI DHANKECHA,	MR.HIREN M MODI	REVABAHI NATHABHAI MATIYA,KALUBHAI MACHCHHABHAI DHANGIYA,JAGDISHBHAI HAKUBHAI BHUNDIYA,KISHANBHAI MOHANBHIA SAKHIYA,LABHUBEN TAPUBHAI MANDALI	
4770	AO/236/2019	17/09/2019	AMBABEN VADILALBHAI MARWADI,MARWADI NIRMALABEN VADILAL	A R KADRI	KISHANBHAI LALAJI SARAGARA,NATWARBHAI LALAJI SARGARA	,MR RAVI KARNAVAT
4771	AO/246/2019	2/3/2020	AMITKUMAR NAVNITLAL JAYSWAL,GANPATSINGH BABAJI CHAVDA	MS VIDITA D JAYSWAL	MADHUBENWD/O KANAJI HAMJIJI THAKOR,VAKERIYA GHANSHYAMBAHI BABUBHAI,SAVALIYA UDAY GOVINDBHAI,PATEL SATISH DHANJIBHAI	SHRIKAR H BHATT
4772	AO/247/2019	24/02/2020	SURPASSING CAREERS PRIVATE LIMITED,NILESH ARJUN SURVE DIRECTOR,VASANT RAMCHANDRA DHANORE DIRECTOR	JIGER K MEHTA	SURPASSING HR SOLUTION PRIVATE LIMITED,	DHARMIK R BAROT
4773	AO/249/2019	13/09/2019	DHRUVIL RAJENDRAKUMAR VYAS,	DHRUVIK K PATEL	RAJENDRAKUMAR RAMNARAYAN VYAS,	
4774	AO/254/2019	2/3/2020	GAURANG KANTILAL ACHARYA,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	NILKANTH KANTILAL ACHARYA,JIGNESHBHAI MANUBHAI AMIN,SUNILBHAI RANCHODBHAI PATEL	,HARSH V GAJJAR
4775	AO/255/2019	13/01/2020	NARSINHBHAI GANDALAL KADIVAR,	MR MB PARIKH	BHAGVANJIBHAI MOHANBHAI PATEL,	MR. HJ KARATHIYA
4776	AO/256/2019	24/10/2019	DHIRAJLAL ARJANBHAI RABARA,JITENDRABHAI KANTLAL	MR.MANAN BHATT	RAJENDRASINH MADHAVSINH SOLANKI,NIRMALABEN RAJENDRASINH SOLANKI,ANANT RAJENDRASINH SOLANKI,DIPTIBEN RAJENDRA SOLANKI,BINABEN RAJENDRA SOLANKI W/O DHARMENDRASINH DHANIYANI,KANAKSINH MADHAVSINH,SANDIPBHAI DHIRUBHAI KOTADIYA,JASWANSINH MADHAVSINH,CHARUMATIBEN D/O UMEDSINH DAHYABHAI W/O SURENDRABHAI MOHANBHAI,JASUBEN D/O UMEDSINH W/O MOTISINH KABHAI BABABHAI,PRAMUKH ENTERPRISE,JAYANTIBHAI MULJIBHAI TRADA,RAMESH NANUBHAI SHINGALA,VAIBHAV GANESHBHAI KHUNT,MUKESH BABULAL CHOVATIYA,JAYSUKHBHAI PARSHOTTAMBAHI KATHIRIYA,PRAVINBHAI BALUBHAI PATEL,AJITSINH NARAYANSANG RATHOD	,MR DHIRAJ M PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4777	AO/270/2019	29/11/2019	L/H OF DECEASED ABDULHAK ABDULMAJID MUNSHI,ABDULRAHEMAN ABDUL HAK MUNSHI,ABDULMATIN ABDUL HAK MUNSHI,SAHEDAKHATUN ABDULBARI MUNSHI,KHALEDABANU KAHLIL AHMAD SHAIKH,NUSAT ABDULKARIM MUNSHI,L/H OF DECEASED ABL/H OF DECEASED ABDULRAZAK ABDULMAJID MUNSHIDULRAZAK ABDULMAJID MUNSHI,SOHEL ABDULRAZAK MUNSHI,SHAKILA RAJJABBHAI MUNSHI,ASEFA ABDULRAZAK MUNSHI,ABDULKADIR ABDULMAJID MUNSHI,L/H OF DECEASED ABDUL HAMID ABDULMAJID MUNSHI,NAJMABANU D/O ADBULMAJID MUNSHI,ABDULLATIF ABDULHAMID MUNSHI,L/H OF DECEASED MOHHAMADASLAM ABDULHAMID MUNSHI,JOHRAKHATUN WD/O MOHMAD ASLAM MUNSHI,RASIDA MOHHAMADSAFI MUNSHI	MR SP MAJMUDAR,ULLASH N GOHIL	HABIBUNISA D/O ABDILMAJID ABDULRAHMAN MUNSHI AND W/O SIRAJUDIN GULAMMURJ MUNSHI,ABDULMATIN ABDUL HAK MUNSHI,SAHEDAKHATUN ABDULBARI MUNSHI,KHALEDABANU KAHLIL AHMAD SHAIKH,NUSAT ABDULKARIM MUNSHI,L/H OF DECEASED ABDULRAZAK ABDULMAJID MUNSHI,SOHEL ABDULRAZAK MUNSHI,SHAKILA RAJJABBHAI MUNSHI,RASIDA MOHHAMADSAFI MUNSHI,ASEFA ABDULRAZAK MUNSHI,ABDULKADIR ABDULMAJID MUNSHI	DHRUVIK K PATEL
4778	AO/271/2019	11/11/2019	DEPUTY ENGINEER(O AND M),EXECUTIVE ENGINEER O AND M,SUPERINTENDING ENGINEER	MS LILU K BHAYA	TAKHATSINH SALAMSINH RAULJI,	
4779	AO/279/2019	27/11/2019	MAYABEN D/O BHIKHABHAI CHAUDHARI W/O JAYESHBHAI JAGDISHBHAI VAGHELA,SATISH BHIKHABHAI CHAUDHARI	MR RAJESH K SHAH	PALIBEN D/O OF RADIYABHAI,SOMIBEN D/O OF RADIYABHAI,SITABEN WD/O OF ISHVARBHAI DAHYABHAI,MAHENDRABHAI ISHVARBHAI,PADMABEN D/O ISHVARBHAI,MUKESHBHAI ISHVARBHAI,SATISHBHAI ISHVARBHAI,PARVATIBEN D/O ISHVARBHAI,SHANTIBEN D/O HOLIYABHAI,MANIBEN D/O HOLIYABHAI,NANDIBEN D/O HOLIYABHAI,NIRUBEN D/O NATHIBEN ANDDAMJIBHAI,LEELABEN D/O NATHIBEN ANDDAMJIBHAI,SUNILBHAI S/O BHIKHABHAI,ASHABEN BALUBHAI D/O OF KAMLABEN CHHANABHAI,NATVARBHAICHHANABHAI S/O KAMLABEN CHHANABHAI,NARANBHAI CHHANABHAI S/O KAMLABEN CHHANABHAI,AMRUTBHAI CHHANABHAI S/O KAMLABEN CHHANABHAI,SHANKARBHAI CHHANABHAI S/O KAMLABEN CHHANABHAI,BABUBHAI CHHANABHAI S/O KAMLABEN CHHANABHAI,SUNITABEN GANPATBHAI,RAJUBHAI GANPATBHAI,APARNABEN D/O OF VINABEN AND HIRENBHAI SONIYABHAI,ELISBHAI S/O OF VINABEN AND HIRENBHAI SONIYABHAI,URMILABEN D/O OF MAGANBHAI,DHARMESHBHAI MAGANBHAI,BAKULBHAI MAGANBHAI,GAYATRI D/O MAGANBHAI,MANIBEN WD/O CHANDUBHAI RADIYABHAI,ROHITBHAI CHANDUBHAI,MANJUBEN D/O CHHAGANBHAI,JAGDISHBHAI CHHAGANBHAI,SHANTILAL CHHAGANBHAI,SHUBHAM COOPERATIVE HOUSING SOCIETYNLIMITED	,PRANAV U RAVAL,MS PALAK A SHASTRI,MS VISHWA A SHASTRI
4780	AO/289/2019	29/11/2019	PARESH S/O CHANDRAKANT SHAH,	MR. RAJAN J PATEL	RAJESH S/O CHIMANLAL SHAH,	MANAN K PANERI,ADITYA D DAVDA
4781	AO/292/2019	9/3/2020	HASMUKHBHAI KANTILAL PATEL,HARISHKUMAR KANTILAL PATEL,KAMLESHBHAI KANTILAL PATEL	MR DIPAK R DAVE	LHR OF SAVITABEN KANTILAL PATEL KOKILABEN KANTILAL PATEL,NATWARBHAI RAMDAS PATEL,SAILESHBAHI NATWARBHAI PATEL,PARESHBHAI NATWARBHAI PATEL,BALDEVBHAI PRAHLADBHAI PATEL	,MR UI VYAS

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4782	AO/295/2019	4/12/2019	BABUBHAI JESANGBHAI DESAI,	MR AG JOSHI,MS VIRAJ A JOSHI	SOMABHAI RAMDAS,SURESHBHAI SOMABHAI,DINESHBHAI SOMABHAI,DILIPSINH BABAJI DARBAR,RANJITSINH @ RANJITJI BABAJI DARBAR	,(MR PRABHAV A MEHTA)
4783	AO/301/2019	13/02/2020	RAMESHBHAI FATESINH SODHA PARMAR,ANOPSINH FATESINH SODHA-PARMAR,JAGDISHBHAI ALIAS JEGABHAI FATESINH SODHA PARMAR	MR CB DASTOOR	ABHESINH SHANKERBHAI SODHA PARMAR,	
4784	AO/303/2019	11/12/2019	ASHISH CHAMPAKLAL SHAH,RUPAL ASHISH SHAH	MR VIKRAM J THAKOR,ROBIN PRASAD	SHARDABEN DHIRAJLAL SHAH,JIGNESH DHIRAJLAL SHAH,VANLATABEN RAMESHCHANDRA SHAH,NIKHILKUMAR RAMESHCHANDRA SHAH	MR KV SHELAT,RUCHIR A PATEL
4785	AO/305/2019	3/12/2019	SATISHKUMAR J. PATEL,	MR AKSHAY A VAKIL	JITENDRA KEVALBHAI PATEL,	MR SUDHIR M MEHTA,MS SHAILEE S MEHTA
4786	AO/307/2019	10/12/2019	NEWTON ENGINEERING AND CHEMICALLIMITED THRU DIRECTOR VIJAYALAXMI GOPINATH NIDADAVOLU,	MR MOHSIN M HAKIM	SURESHBHAI JIVABHAI PATEL,PIYUSHBHAI JAYANTILAL PATEL,M/S. SPEHERE SPECIALTY CHEMICALS PRIVATE LIMITED	RUSHABH H SHAH
4787	AO/308/2019	7/1/2020	TECHWORK SHOP,PANKAJBHAI JASHBHAI PATEL	MR PARTHIV B SHAH	MAHALAXMIBEN W/O VITTHALBHAI PURSOTTAMDAS PATEL,CHANDRIKABEN W/O. CHANDRAKANT PURSOTTAMDAS PATEL,KAPILABEN W/O. MAHENDRABHAI PURSOTAMDAS PATEL,NIRANJANABEN D/O. PURSOTTAMDAS JIVABHAI PATEL	MR P A MEHD
4788	AO/313/2019	3/2/2020	AJAY HOSILAPRASAD MISHRA (CHAIRMAN) THROUGH SELF AND ITS MEMBERS,DEEPAK POPATBHAI PATEL THROUGH SELF AND ITS MEMBERS	MR KV SHELAT	AI SHRI KHODIYAR CONSTRUCTION COMPANY AND SHRI I KHODIYAR CORPORATION,AMARSINH BHATTI,MANHARKUVARBA BHATTI,UMEDSINH MODHSINH BHATTI,PARBATSINH U BHATTI	DS AFF.NOT FILED (N),MR DIPEN K DAVE,HARSH K RAVAL
4789	AO/314/2019	27/12/2019	HARISHBHAI CHHAGANBHAI LAAD,	MR IMTIYAJ M KURESHI	DHIRUBHAI MAGANBHAI PATEL,RAKESHBHAI RAMESHBHAI PATEL,KAMINIBEN RAKESHBHAI PATEL D/O DHIRUBHAI MAGANBHAI PATEL,RAMESHBHAI HARGOVINDBHAI JOSHI,JIGNESHBHAI DILIPBHAI PANCHAL,GURUMUKHSING MANJITSINGH DHUNNA,PARESHBHAI SHIVRAMBHAI VAIRAGHI,SUDHABEN RAMESHBHAI JOSHI	
4790	AO/1/2020	10/2/2020	DILIP VARDHMAN SHAH,NARENDRA VARDHMAN SHAH,MAHESH VARDHMAN SHAH,SIDDHARTH BIPIN SHAH	ANSHUL N SHAH,RUSHABH H MUNSHAW	JASHODABEN D/O RAMABHAI MAKWANA AND W/O SHANABHAI PARMAR,GOVINDBHAI RAMABHAI MAKWANA,MOHANBHAI RAMABHAI MAKWANA,AJAY MITHABHAI PATEL,BANDISH KANUBHAI PATEL	NOTICE SERVED BY DS,MR MB PARIKH
4791	AO/2/2020	9/1/2020	HARDIK VINODCHANDRA PATEL,	VIRAL K SHAH,DR. SHAILESH R. PATEL	SATISHBHAI BABUBHAI PATEL,SAVITABEN WD/O BABUBHAI BECHARBHAI,CHETNABEN D/O. BABUBHAI BECHARBHAI W/O. UMESHBHAI PATEL,SANJAYBHAI BABUBHAI PATEL,KANUBHAI MANJIBHAI VEJPARA,KUNVARJIBHAI BECHARJIBHAI PATEL,RAMUBHAI BECHARBHAI PATEL,LALITBHAI LAKSHMANBHAI PATEL,PUSHPABEN LAKSHMANBHAI PATEL,USHABEN LAKSHMANBHAI PATEL	
4792	AO/14/2020	21/01/2020	VITRAG CORPORATION,SHRENIK RAMANLAL SHAH,SHAH PARTH RAJESHKUMAR,NARESH KANTILAL BHANSNI,KIRITLAL RAMNIKLAL SHAH,MORBIYA SHAILESHBHAI JAYANTIBHAI	,MR.HEMANG H PARIKH,MR RASESH H PARIKH,KISHAN Y DAVE	SMT. GURMITKAUR PREMJIT BHATIA,SHRI HARSIMARNSINGH PREMJIT BHATIA,KARAMJITSINGH TRILOCHANSINGH BHATIA,KRINSHNA @ HARLINKAUR,MONOR KABIR KARAMJITSINGH BHATIA,PREMJITSINGH TRILOCHANSINGH BHATIA,JASBIRKAUR D/O TRILOCHANSINGH DAYALSINGH BHATIA,GURMITKAUR D/O TRILOCHANSINGH DAYALSINGH BHATIA,JASMITKAUR D/O TRILOCHANSINGH DAYALSINGH BHATIA,PRABHPRITKAUR D/O TRILOCHANSINGH DAYALSINGH BHATIA	,MR ZAKIRHUSEN MALEK,MR HARSIMRANSINGH P BHATIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4793	AO/15/2020	23/01/2020	JAYANTIBHAI SAMJIBHAI PATEL,	MR SK PATEL	KANUBHAI MOTISANG CHAVDA,RAMSINH MOTISANG CHAVDA,ARJANBHAI BALABHAI PRAJAPATI,DEVRAMBHAI ARJANBHAI PRAJAPATI,SUKHDEVBHAI ARJANBHAI PRAJAPATI,SANKARBHAI ARJANBHAI PRAJAPATI,DASHRATHBHAI ARJANBHAI PRAJAPATI	
4794	AO/19/2020	6/2/2020	LAXMIBENDINESHBAHI PARMAR,	MS NEHA C SHUKLA	RAMSAGAR LOCHANPRASAD GUPTA,	MR MN MEHTA,SONAL J BHAVSAR
4795	AO/20/2020	12/2/2020	KRUSHNAKANT MAGANLAL JARIWALA,RAJESHBHAI KRUSHNAKANTBHAI JARIWALA,YASHVINABEN RAJESHBHAI JARIWALA,PRIYANK RAJESHBHAI JARIWALA,BINAL D/O. RAJESHBHAI KRUSHNAKANT JARIWALA AND W/O. AJAY LAKHAWALA,NIKITA RAJESHBHAI JARIWALA	MR MRUGEN K PUROHIT	FALGUNI KAMALKANT JARIWALA,TANVI KAMALKANT JARIWALA,SHREY KAMALKANT JARIWALA,NILABEN D/O. KRUSHNAKANT MAGANLAL JARIWALA AND W/O LATESHKUMAR ZAVERI,RITABEN D/O. KRUSHNAKANT MAGANLAL JARIWALA AND W/O. KIRANBHAI RESHAMVALA	,MR SAURABH J MEHTA,MR NIRAD D BUCH,MRS. BHAVINI N. BUCH,MR MJ MEHTA
4796	AO/26/2020	11/3/2020	NIKHIL BHANUBHAI PATEL,NIRAV BHARATBHAI PATEL,MANSUKHBHAI BHAGVANBHAI KOTADIYA,SHIRISH LAVJIBHAI THUMMAR,HIREN NANUBHAI PATEL,ARUNA SHAILESHBHAI PATEL,PRAFULBHAI DHANJIBHAI DOBARIYA,KISHOR HIRJIBHAI PATEL,VISHAL MANSUKHBHAI KOTADIYA,DINESHKUMAR KALUBHAI BHALALA,SANJAYBHAI DHANJIBHAI BADRESHIYA,MITESH MANSUKHBHAI MANGROLIYA,HIRENDRA GHANSHYAMBHAI DUDHAT	MS TRUSHA K PATEL	RAKESH M. VAKARIYA,THE TOWN PLANNING OFFICER,THE CHIEF TOWN PLANNER,THE AHMEDABAD MUNICIPAL COMMISSIONER,THE COLLECTOR, AHMEDABAD,RAMANBHAI JIVABHAI,NAVINBHAI JIVABHAI,JAGDISHBHAI ISHWARBHAI,GHANSHYAMBHAI ISHWARBHAI,RANJANBEN ISHWARBHAI	NOTICE SERVED,MR NANDISH Y CHUDGAR
4797	AO/27/2020	11/2/2020	GALATEA LTD.,	MR DILIP B RANA	SHREE KRISHNA EXPORTS,SHREE RAMAKRISHNA EXPORTS PRIVATE LIMITED,R. RAJESH EXPORTS,BHAVNA GEMS,JODHANI BROTHERS,BHAGWATI GEMS,BHARGOVI GEMS PRIVATE LIMITED,RIJIYA BROTHERS,DHARMANANDAN DIAMONDS PRIVATE LIMITED,HARI KRISHNA EXPORTS PRIVATE LIMITED,JEWEL STAR,NITA EXPORTS,BHARGOVI,SARINE TECHNOLOGIES LTD.,SARIN TECHNOLGIES INDIA PRIVATE LIMITED,DAVID BLOCK,YOAV EFRAT,WILLIAM WEISEL	,MR MANAN A SHAH
4798	AO/28/2020	27/02/2020	RAMBAHORE BHIKHARAM SAROJ,	DEV D PATEL	MUKESH BHAILALBHAI PATEL,	REFUSED SERVED (N)(10)
4799	AO/29/2020	11/2/2020	JAGDISHCHANDRA BHIKHABHAI PATEL,DAMINIBEN JAGDISHCHANDRA PATEL	MR CHIRAG B PATEL	SHAH HITESHBHAI CHAMPAKLAL,SHAH BHADRESHKUMAR JASVANTLAL,SHAH SUNILBHAI BIPINCHANDRA,SHAH KAMLESHKUMAR GANDALAL,RATHOD PARULBEN UPENDRABHAI,BHATT GIRISHBHAI KANTILAL,PARIKH DIPENBHAI DINESHBHAI,PARIKH ALKESHBHAI BHUPENDRABHAI,THE PRATISTHA CO.OP. HOUSING SERVICE SOCIETY LTD.	,PRERAK P OZA
4800	AO/32/2020	12/2/2020	MAHAVIR ENTERPRISE THROUGH ITS PROPRIETOR VIPULKUMAR BHAGVANDAS PATEL,	RITESH D PATADIA	KAILASH OIL CAKE INDUSTRIES,DIPAK KADVABHAI BHENSANIYA,KESHAVLAL KADVABHAI BHENSANIYA,GOVINDBHAI KADVABHAI BHENSANIYA,NISHANT MANSUKHBHAI BHENSANIYA,JAGDISHBHAI KADVABHAI BHENSANIYA	
4801	AO/33/2020	12/2/2020	KARSHANBHAI BHAGAVANDAS PATEL AND BROS. THROUGH ITS PROPERIETOR RAKESHKUMAR BHAGAWANDAS PATEL,	RITESH D PATADIA	KAILASH OIL CAKE INDUSTRIES,DIPAK KADVABHAI BHENSANIYA,KESHAVLAL KADVABHAI BHESANIYA,GOVINDBHAI KADVABHAI BHESANIYA,NISHANT MANSUKHBHAI BHESANIYA,JAGDISHBHAI KADVABHAI BHESANIYA	
4802	AO/40/2020	4/3/2020	NIKITA W/O AKHIL DHARMENDRAKUMAR GUPTA D/O DIPAKKUMAR GUPTA,	MR SS ACHARYA,MS RESHU R GUPTA	AKHIL DHARMENDRAKUMAR GUPTA,	MR PRASHANT R MAHESHWARI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4803	AO/46/2020	20/02/2020	MANSING URFE MOHANSING RAMCHANDRA PAVAR(RAJPUT),	MR SHASHIKANT S GADE	HIMMATSING RAMCHANDRA PAVAR(RAJPUT),BECHANBHAI RAMKHILAVAN PASI	
4804	AO/48/2020	24/09/2020	LALITABEN D/O. JAGUBHAI MAVJIBHAI PATEL WD/O. NATWARBHAI HARIBHAI PATEL,	MR AB MUNSHI	KANTIBHAI THAKORBHAI,SARASWATIBEN KANTIBHAI SINCE DECD THROUGH LH,VISHALKUMAR KANTIBHAI,PARESHBHAI UKABHAI RANPARIYA,SEVANTILAL KANTILAL PATEL,BABUBHAI KHODABHAI SHINGALA,SHAILESHKUMAR RANCHHODBHAI GAMI,SANTOSH NAGARBHAI PATEL,KAUSHIKBHAI RATILAL PATEL,VISHALKUMAR KANTIBHAI PATEL,SEJALBEN D/O KANTIBHAI PATEL W/O HITESHKUMAR NATWARBHAI PATEL,CHAITALIBEN D/O KANTIBHAI PATEL W/O VIJAYKUMAR CHHAGANBHAI PATEL	,MR TULSHI R SAVANI
4805	AO/50/2020	25/02/2020	SARINE TECHNOLOGIES LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA,GALATEA LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA	MR DILIP B RANA	SAHAJANAND TECHNOLOGIES PRIVATE LIMITED,	
4806	AO/51/2020	25/02/2020	SARINE TECHNOLOGIES LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA,GALATEA LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA	MR DILIP B RANA	M.KANTILAL EXPORTS,MR. MANJIBHAI PATEL PARTNER , M. KANTILAL EXPORTS,MR. PRAVINBHAI KHENI PARTNER, M. KANTILAL EXPORTS,MR. PIKESHBHAI,MR. SUNILBHAI,CARBON CREATION EXPORTS PRIVATE LIMITED THROUGH ITS DIRECTOR MR. JITESHBHAI MANJIBHAI PATEL	
4807	AO/52/2020	25/02/2020	GALATEA LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA,SARINE TECHNOLOGIES LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA	MR DILIP B RANA	SAHAJANAND TECHNOLOGIES PRIVATE LIMITED,	
4808	AO/53/2020	25/02/2020	GALATEA LTD. THROUGH ITS AUTHORISED SIGNATORY, MS. SAIRA RANA,SARINE TECHNOLOGIES LTD. THROUGH ITS AUTHORISED SIGNATORY MS. SAIRA RANA	MR DILIP B RANA	M.KANTILAL EXPORTS,MR. MANJIBHAI PATEL PARTNER , M. KANTILAL EXPORTS,MR. PRAVINBHAI KHENI PARTNER, M. KANTILAL EXPORTS,MR. PIKESHBHAI,MR. SUNILBHAI,CARBON CREATION EXPORTS PRIVATE LIMITED THROUGH ITS DIRECTOR MR. JITESHBHAI MANJIBHAI PATEL	
4809	AO/55/2020	4/3/2020	PATEL PRAVINKUMAR MAFATLAL,	MR DAKSHESH MEHTA	PATEL RAMANBHAI MADHAVLAL,PATEL PIYUSHBHAI RAMANLAL,THAKOR REVABEN D/O KANAJI @ KANAJI RANCHHODJI AND W/O THAKOR PRAHLADJI KANAJI,SENMA NARESHBHAI BALDEVBHAI,PATEL ASHWINBHAI ATMARAM	
4810	AO/58/2020	4/3/2020	VINUBHAI RAMANLAL PATEL,	MR DHAVAL D VYAS	ROMITKUMAR VINODBHAI PATEL,AALIDHARA TEXTOOL ENGINEERS PVT.LTD.,HARISHBHAI RANCHHODBHAI,NANUBHAI RANCHHODBHAI,KANUBHAI RANCHHODBHAI,PARVATIBEN WD/O MAGAN DAYALJI,RAJNIKANT MAGANBHAI,HANSABEN D/O MAGANBHAI AND W/O SURESHCHANDRA,PANKAJBHAI RAMANLAL,KAUSHIKUMAR RAMANLAL,GAJRABEN WD/O RAMANLAL DAYALJI,SHANTABEN D/O KHUSHALBHAI ALIAS KUSHAL NANA AND W/O RANCHHODBHAI PATEL,BABUBHAI RANCHHODBHAI,BHARATBHAI RANCHHODBHAI	,MR JIGAR M PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4811	AO/61/2020	7/9/2020	PARVATIBEN D/O DAHYABHAI @ HARGOVANBHAI LALIYABHAI SUNERIYA AND WD/O KESHAVBHAI UTTAMBHAI SURTI,DAHIBEN D/O DAHYABHAI @ HARGOVANBHAI LALIYABHAI SUNERIYA AND WD/O HASHMUKHBHAI RATILAL PARMAR,TARABEN D/O DAHYABHAI @ HARGOVANBHAI LALIYABHAI SUNERIYA AND WD/O GOVIND RATILAL SURAT	MR DHAVAL D VYAS	RANCHHODBHAI DAHYABHAI @ HARGOVANBHAI SUNERIYA,ASHWINBHAI RANCHHODBHAI SUNERIYA,PRANALI D/O ASHWINBHAI RANCHHODBHAI SUNERIYA (MINOR),PRAVINABEN D/O RANCHHODBHAI DAHYABHAI @ HARGOVANBHAI SUNERIYA AND W/O JAYANTIBHAI DAHYABHAI DHANSUKH,CHANDRIKABEN D/O. RANCHHODBHAI SUNERIYA AND W/O. DHANSUKHBHAI MOOLCHANDBHAI RATHOD,HIRABEN WD/O JERAMBHAI LALIYABHAI SUNERIYA,RATILAL JERAMBHAI SUNERIYA,MANOJBHAI RATILAL SUNERIYA,HETASYA MANOJBHAI SUNERIYA (MINOR),DIYA D/O MANOJBHAI RATILAL SUNERIYA (MINOR),RENUKABEN D/O. RATILAL JERAMBHAI SUNERIYA AND W/O. ASESBHAI PRANJIVANDAS CHAVDA,JAGDISHCHANDRA JERAMBHAI SUNERIYA,DINESHBHAI JAGDISHCHANDRA SUNERIYA,JIGNESHBHAI JAGDISHCHANDRA SUNERIYA,PREMCHANDBHAI @ PANACHAND JERAMBHAI SUNERIYA,VUTTIBEN D/O PREMCHANDBHAI @ PANACHAND JERAMBHAI SUNERIYA (MINOR),SANJANA D/O PREMCHANDBHAI @ PANACHAND JERAMBHAI SUNERIYA (MINOR),MIMASA D/O PREMCHANDBHAI @ PANACHAND JERAMBHAI SUNERIYA (MINOR),KALAVATIBEN @ SUMANBEN D/O JERAMBHAI LALIYABHAI SUNERIYA AND WD/O NATVARBHAI KESHAVBHAI PARMAR,SHANTILAL MAGANLAL KANTHARIYA,JAIKISHAN MAGANLAL KANTHARIYA,RANCHHODBHAI NATHUBHAI PATEL,DEVENDRABHAI PARBHUBHAI PATEL,SHANTABEN WD/O. PARBUBHAI DAHYABHAI PATEL,YOGESHBHAI PARBUBHAI DAHYABHAI PATEL,MUKESHBHAI PARBUBHAI PATEL,ILABEN W/O DEVENDRABHAI PARBUBHAI PATEL,CHATURBHAI MOHANLAL PATEL (H.U.F)	,MR DIPAN DESAI,MR MANAN A SHAH
4812	AO/63/2020	13/03/2020	SATVINDERSINGH MANJITSINGH VASU,	MR.NANDISH H THACKAR	M/S. VANDAN CONSTRUCTION COMPANY THROUGH ITS ADMINISTRATOR- PRANAVBHAI MANILAL PATEL,MANUBHAI BABALDAS PATEL PARTNER OF M/S. VANDAN CONSTRUCTION COMPANY,SURESHKUMAR PRAHLADBHAI PATEL,RAMESHBHAI MULCHANDBHAI SHAH,MANUBHAI KISHORILAL MADNANI,NANDISH DIPAKBHAI MEHTA,HIRALKUMAR RANUBHAI PATEL,GOVINDBHAI PURSHOTTAMDAS PATEL,JAGRUTI ROHIT CHAUDHARI,DASHRATHJI CHENAJI THAKOR,MAHESHKUMAR AMRUTBHAI PATEL	
4813	AO/80/2020	24/09/2020	RAMESHBHAI VENILAL DALAL,	MR DHAVAL D VYAS	HIMATBHAI MOHANBHAI BORAD,BHADRESHBHAI MANHARBHAI PATEL,GHELUBHAI MARKHIBHAI KARMUKTH (AHIR)	,MR JIGAR M PATEL
4814	AO/91/2020	19/08/2020	RAJ SUNIL SHAH,	MR SACHIN D VASAVADA	SUNIL MANGALDAS SHAH,MUKESH MANGALDAS SHAH,KUSUMBEN MANGALDAS SHAH,MALABEN PANKAJBHAI SHAH D/O LATE MANGALDAS BALABHAI SHAH	,MR RH RUPARELIYA,MS.NEHA R RUPARELIYA,JAIVIK UDAY BHATT
4815	AO/95/2020	17/09/2020	THE HONEST REVEIRA,HONEST RESTAURANT PVT. LTD.	,HARSHESH R KAKKAD	M/S SHREE RANG HOSPITALITIES,HITESH M.PRAJAPATI,RAKESH M. PRAJAPATI,PARAS J. MALAVIYA,PRAKASH N. AMIN,DEEPAK N. PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4816	AO/97/2020	8/9/2020	HASMUKHKUMAR AMRUTLAL VORA SELF PROPRIETOR OF SHREE SHIV SHAKTI RESTAURANT,	MR DAKSHESH MEHTA	SHILABEN PUKHRAJBHAI PUROHIT SELF PROPRIETOR OF SHIV SHAKTI,	MS RUSHVI N SHAH
4817	AO/103/2020	15/12/2020	HITESH BABULAL SHAH,ANKIT KAMLESHKUMAR KHATRI,ALPESH DEVJI GONDLIYA	MR DEVARSHI C SHAH	RUPESHBHAI MOHANLAL PODDAR,SHRIMATI RITUBEN KAKANI,BANK OF INDIA THRU MANAGER	
4818	AO/106/2020	15/12/2020	K.S.INFRASPACE LLP,KETANBHAI BHAILAL SHAH	MR SP MAJMUDAR,SHASHVATA U SHUKLA	M/S. AMBALAL SARABHAI ENTERPRISE LTD.,	
4819	AO/117/2020	12/12/2020	R FOR RABBIT BABY PRODUCTS PVT.LTD.,	MASUMI V NANAVATY	HANVIKA EMPORIUM PVT.LTD.,	NOTICE NOT RECD BACK

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1	CRA/1053/1979	24/12/2014	DHANJI DHARAMSHI & CO.,	(MR HM CHINOY)	.,	
2	CRA/1287/1980	20/04/2010	DAYALAL TRIKAMLAL SINCE DECD.THRO HIS HEIRS,MUKESH DAHYALAL,BHARAT DAHYALAL	MR PM THAKKAR	HEIRS OD DECEASED POPATLAL BHAGWANJI DOMADIA.,	MR ASHISH M DAGLI
3	CRA/1445/1980	22/07/2009	UNITED CONSTRUCTION CO.,	KG SUKHWANI	GUJARAT SLUMS CLEARANCE BOARD,CANARA BANK	GOVERNMENT PLEADER,NOTICE SERVED
4	CRA/1985/1980	10/03/2008	RAVINDRABHAI PUNAMCHAND,	MR NS SHEVADE	PARVATIBEN GENAJI,	(MR RN SHAH)
5	CRA/11/1981	30/06/2008	BHATT NANALAL LAXMISHANKAR,	FRESH NOTICE REQD(N)	SHAH KACHARALAL MANILAL (DECEASED),	
6	CRA/1031/1981	17/08/2010	ABDULLABHAI MOHMADBHAI FOR P.O.A.NOS.2 TO 7.,SAIFFUDIN MOHMADBHAI,FAKRUDDIN MOHMADBHAI,ASMABAI W/D. OF MOHMAD GULAM HUSSEIN,SHRINABAI W/D. OF MOHMAD GULAMHUSSEIN.,ISMAILBHAI MOHMADBHAI,AHMEDBHAI MOHMADBHAI	MS VASUBEN P SHAH	.,	
7	CRA/1680/1981	15/12/2014	TRUSTEES OF BHUTNATH MAHADEVNI JAGYA- BHRAHGIRIJI GURU SHANTIGIRIJI,SHRI JITENDRA PRASAD RAMPRASAD BUCH,SHRI RAVINDRA S. GAUSWAMI	MR DD VYAS	THE CHARITY COMMISSIONER,RANCHHODDASJI GURU GADADHARDASJI	
8	CRA/487/1982	01/04/2009	M K PATEL AND CO.,	MR KG SUKHWANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
9	CRA/969/1982	22/07/2009	UTPAL BUILDERS,	MR KG SUKHWANI	GUJARAT HOUSING BOARD,BRANCH MANAGAR	,NOTICE SERVED
10	CRA/981/1982	25/02/2009	RAJESH BUILDERS,	MR KG SUKHWANI	GUJARAT HOUSING BOARD,EXECUTIVE ENGINEER,CENTRAL BANK OF INDIA	,MR ND NANAVATI
11	CRA/1048/1982	15/07/2009	ACHYUT CONSTRUCTION CO.,	MR KG SUKHWANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
12	CRA/1182/1982	13/10/2010	SOMCHAND MANCHARAM,	(MR SURESHM SHAH)	KHIMCHAND MAGANLAL,VENIMALAL MAGANLAL SINCE DECD THRO HIS HEIRS	MR SH SANJANWALA
13	CRA/1802/1982	24/12/2014	ADAMBHAI I MANIA,	MR MR BRAHMBHATT	KAMLABEN R THAKKAR,BIPINCHANDRA R THAKKAR,BAROT HARIKISHNA MANEKLAL	
14	CRA/106/1983	15/07/2009	SWASTIC CONSTRUCTION CO.,	MS MAYA N BHAVNANI	GUJARAT INDUSTRIAL DEVELOPMENTCOPORATION,CANARA BANK	,NOTICE SERVED
15	CRA/107/1983	15/07/2009	VIJAY CONSTRUCTION CO.,	MR KG SUKHWANI	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,CANARA BANK	,NOTICE SERVED
16	CRA/766/1983	25/02/2009	RANJITBHAI AMARSINH RAO,	MS MAYA N BHAVNANI	GUJARAT ELECTRICITY BOARD,VIJAY CO-OPERATIVE BANK LTD.	NOTICE SERVED
17	CRA/1253/1983	07/07/2008	RAVJIBHAI GIGABHAI,	(MR SURESHM SHAH)	VIRJIBHAI RAVJIBHAI,GORDHANBHAI VIRJIBHAI,KISHOR VIRJIBHAI,ASHOK VIRJIBHAI	(MR CL SONI),MR DD VYAS
18	CRA/1428/1983	25/02/2009	SWADHIN BUILDERS,	MR HM PARIKH	STATE OF GUJARAT,EXECUTIVE ENGINEER,	,GOVERNMENT PLEADER
19	CRA/1444/1983	28/07/2010	DURLABHJI LALJI.DECD.THR.LEGALHEIRS(CA.NO.14/08,DTD.14.8.08),DAYABEN DURLABHJI DAVDA,WD/O. DURLABHJI DAVDA.,SHRI CHANDRAKANT DURLABHJI DAVDA.,SHRI BIPINCHANDRA DURLABHJI DAVDA.,SHRI TARUNBHAI DURLABHJI DAVDA.,SHRI PRAVINCHANDRA DURLABHJI,DEVANG DURLABHJI DAVDA.,SMT.RANJANBEN DHIRAJLAL PUJARA,SMT.MITABEN HARSHADRAI SATA.	(MR SURESHM SHAH)	MANJULABEN PRAMODRAI,DECD.THR.HEIRS(CA.9571/08.25.9.08.),CHNADRESHKUMAR PRAMODRAI	,MR NK MAJMUDAR
20	CRA/1108/1984	10/08/2009	SHIVLAL GOVINDLAL SUKHADIYA,	MR GIRISH PATEL	DR SHANTILAL MANILAL PATEL SINCE DECD.THRO' HIS HEIRS,	

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21	CRA/144/1985	24/07/2008	HESHENMIYA NATHUMIYA.DECD.THR.HEIRS(CA NO.3086/89.),AMBABEN WIFE HUSENMIYA.,MOTIMIYA,MAHMADMIYA,AHMEDMIYA,APSABEN,IQBAL,HATUNBEN	MR MANOJ N POPAT	DULERAI K DAMANI,	
22	CRA/634/1985	22/02/2010	PATEL PREMJI RATNA,	(MR YS MANKAD)	.,	
23	CRA/889/1985	24/12/2014	UNITED INDIA INSURANCE CO.LTD.,	(MR PV NANAVATI)	VALIBEN KALIBHAI,BHAVANI CONSTRUCTION COMPANY	
24	CRA/1023/1985	21/12/2010	MR MODI,RH MODI	UNSERVED EXPIRED (N),MR RC JANI	MODI MANEKBEN HEMABHAI,MODI CHIMANBHAI HEMABHAI,MODI JAYANTILAL HEMABHAI	UNSERVED EXPIRED (N),(MR MAHENDRA K PATEL)
25	CRA/1396/1985	17/04/2008	VANITA MANILAL,GIRISH MANILAL,MAHENDRA MANILAL,RAJU MANILAL,INDUMATIBEN MANILAL,BHARTIBEN MANILAL	NOTICE SERVED	SEVARAM LADHARAM DECD.THROUGH HIS HEIRS,VISHNU SEVARAM,SONUBHAI SEVARAM	(MR SURESHM SHAH)
26	CRA/1673/1985	08/12/2014	AMIBHAI ALABUX RANGWALA,ISMAIL USMANJI RANGWALA	,MR BR SHAH	MOHMADSHARIF KASAMJI RANGWALA,	(MR AKSHAY H MEHTA)
27	CRA/1745/1985	23/09/2015	RAMNILKLAL DAYARAM,DAYARAM MOHANLAL	NOTICE SERVED	VALLABHDAS LALJI,VALIBEN PARBAT WIDOW OF LALJI,SHRIMATI HIRABEN NATHALAL,SHRIMATI ANSUYA DINKARBHAI D/0 LALJIBHAI,SHRIMATI VIDYABEN LILADHAR,SHRIMATI MANJUBEN MANSUKHLAL,UPENDRA SHANTILAL,SHRIMATI MANORAMA NARANJI,SHRIMATI NIRMALABEN DHIRAJLAL,SHRI DOLAT KANJI,SHRI SURESH KANJI,SHRI NARENDRA KANJI	
28	CRA/391/1986	31/07/2008	PRATAPSINH DANSINH,	(MR KC SHAH)	.,	
29	CRA/1335/1986	10/03/2008	AMIN & SONS CONSTRUCTION CO.,	MS MAYA N BHAVNANI	STATE OF GUJARAT,SECRETARY,IRRIGATION DEPARTMENT,GOVT. OF GUJARAT,MANAGER,NAGRIK CO-OP.BANK LTD.	GOVERNMENT PLEADER
30	CRA/1369/1986	10/03/2008	AMIN & SONS CONSTRUCTION COMPANY, A REGISTERED PARTNERSHIP FIRM,	MS MAYA N BHAVNANI	THE STATE OF GUJARAT,THE SECRETARY, IRRIGATION DEPARTMENT,THE MANAGER, NAGRIK CO-OPERATIVE BANK LTD.,CENTRAL BANK OF INDIA,THE CENTRAL BANK OF INDIA	
31	CRA/1414/1986	24/07/2012	GUJARAT SECONDARY EDUCATION BOARD,EXAMINATION SECRETARY	MR MC BHATT	KAUSHAL HARSHADBHAI VYAS PROSESS BE SERVED THRO,STATE OF GUJRAT	NOTICE SERVED
32	CRA/101/1987	31/07/2008	BALKRISHNA PARSOTTAM KANSRA,	MS SEJAL K MANDAVIA,MR DU SHAH	SURESHCHANDRA JAMNADAS VIIDYA,PRAVINCHANDRA JAMNADAS VAIDYA	MR RD DAVE
33	CRA/308/1987	15/07/2013	VORA ALIBHAI PRIBHAI THROUGH LEGAL REPRESENTATIVES,VORA BANUBEN ALIBHAI,VORA RUVABBEN ALIBHAI,VORA ZUBEDABEN ALIBHAI,VORA TAHERALI ALIBHAI SINCE DECEASED THROUGH HIS HEIRS,KADIJA TAHERALLY THROUGH POWER OF ATT.HOLDER AMIRALLY M,ABBAS TAHERALLY THROUGH POWER OF ATT.HOLDER A M HEBTULABHOY,KHUZAIMA TAHERALLY THROUGH POWOF ATT. HOLDER A M HEBTULABHOY,HAMZA TAHERALLY THROUGH POWER OF ATT.HOLDER A M HEBTULABHOY,KUTUBUDEEN TAHERALLY THR.POWEROF ATT.HOLDER A M HEBTULABHOY,SHIRIN TAHERALLY THRO.POWER OFATT HOLDER A M HEBTULABHOY,SAKINA TAHERALLY THRO. POWER OOF ATT.HOLDER A M HEBTULABHOY,HAMIDA TAHERALLY THRO. POWER OF ATT.HOLDER A M HEBTULABHOY,VORA MANSUREALI ALIMOHMAD	MR P J YAGNIK,	SHAH HARILAL CHHOTALAL,KHOJA HASANALI ISUFBHAI	RULE SERVED,(MR PM RAVAL)
34	CRA/327/1987	07/08/2009	RAJKUMAR SHRI DIVYABHANUSINGJI,	MR RC JANI	DR SUMITRABEN ANILKUMAR SHAH DECEASED. THR.LEGAL REPRE.,	MR HM PARIKH,MR UTPAL M PANCHAL

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35	CRA/367/1987	15/07/2013	SHAH HARILAL CHHOTALAL SINCE DECD.THROUGH HIS HEIRS AND LEG REP.,MANDIPBHAI H SHAH,HARSHADBHAI H SHAH.	MR HARIN P RAVAL	VORA BANUBEN ALIBHAI,VORA RUVABBEN ALIBEN,VORA ZUBEDABEN ALIBHAI,VORA TAHERALI ALIBHAI SINCE DECD THROUGH HIS HEIRS,KADIJA TAHERALLY THROUGH POWER OF ATT. HOLDER AMIRALLY M,ABBAS TAHERALLY THROUGH POWER OF ATT. HOLDER A M HEBTULABHOY,KHUZAMIYA TAHERALLY THROUGH POWER OF ATT. HOLDER A. M. HEBTULABHOY,HAMZA TAHERALLY THROUGH POWER OF ATT HOLDER A M HEBTULABHOY,KUTUBUDEEN TAHERALLY THR. POWER OF ATT. HOLDER A M HEBTULABHOY,SHIRIN TAHERALLY THRO. POWER ATT.HOLDER A M HEBTULABHOY,SAKINA TAHERALLY THRO.POWER OF ATT.HOLDER A M HEBTULABHOY,HAMIDA TAHERALLY THRO. POWER OF ATT.HOLDER A M HEBTULABHOY,VORA MANSURALI ALIMOHMED,KHOJA HANSANLI ISUFBHAI	,MR P J YAGNIK
36	CRA/489/1987	28/08/2008	THAKKER KALYANBJI TRIKAMDAS,THAKKER VALLABHDAS TRIKAMDAS,THAKKER HARILAL MULJI,THAKKER KANTILAL TRIKAMDAS,PREMKUVARBEN MULJI (DELETED)	DELETED,MR MANOJ N POPAT	LILABEN ALIAS BHURIBEN MURLIDHAR,LADHARAM JETHANAND,JAMNABAI MITHARAM,KHIMCHAND MITHARAM, DECD, THROHIS HEIR JENIBEN MITHARAM,ASANMNI MITHARAM, DECD.THRO: HIS HEIRS:,RAMESH ASANMAL,DILIP ASANMAL,BHARAT ASANMAL,ASHOK & CO,DAMODAR DERSAM, DECD. THRO: HIS HEIRS,KUNVERBAI DAMODAR,VINODRAI DAMODAR,DINESH DAMODAR,DAYABEN DAMODAR,RAJULAL MULJI,PRANJIVAN MULJI,THAKAR HARIDAS ANANDJI (DELETED),RAMABEN VALLABHDAS,BHARAT MULJI,BHANUBEN MULJI,KUNDANBEN MULJI,CHANDRIKA MULJI	,DELETED,RULE SERVED
37	CRA/1183/1987	10/03/2008	SHIRISHCHANDRA NATVARLAL JAGIRDAR,	NOTICE SERVED	.,	
38	CRA/1330/1987	28/03/2012	SAURIN VIKRAMBHAI PALKHIWALA,	MR AS VAKIL	GAUTAMBHAI NAROTTAMDAS NAWAB,NISHITBHAI CHANDRAKANTBHAI NAWAB,ANILBHAI PUNJABHAI PALKHIWALA,SAMIR PUNJABHAI PALKHIWALA	,MR TARAK DAMANI
39	CRA/1361/1987	24/12/2014	BABUBEN, D/O SOMABHAI J RATHOD,	MR DR BHATT	TAIYABALI ROSHANALI VOHRA,	MR BC DAVE
40	CRA/211/1988	03/12/2010	AHMEDABAD ROADWAYS (PVT) LTD. THRO: ITS MANAGING DIRECTOR,DINUBHAI B RAVAL,DHINUBHAI B RAVAL	MR ARUN H MEHTA	SAMIR RAJNIKANT,BHAVIN HARIPRASAD,NAVBHARAT ENGG. CO,RAMANLAL BHURABHAI SHAH,BAKHTIBHAI MAGANLAL PATEL,NATVERLAL AMATHALAL SHAH,PRAHLADBHAI SOMNATH PATEL,AMRUTLAL KESHAVLAL PATEL	NOTICE SERVED,RULE SERVED,MR VIJAY H PATEL,HL PATEL ADVOCATES,MR MANAN A SHAH
41	CRA/636/1988	20/07/2010	JITENDRA JAYANTILAL SHAH,	(MR SURESHM SHAH)	RASIKLAL SHANTILAL MARADIA,CHANDRABEN JAYANTILAL SHAH DECD. THRO HEIRS - RESP 3,4,5,JAYDIP JAYANTILAL SHAH (ALSO HEIR & L.R. FOR RESP.2),KETAN JAYANTILAL SHAH (ALSO HEIR & L.R. FOR RESP.2),BHUPENDRA JAYANTILAL SHAH (ALSO HEIR & L.R. FOR RESP.2)	,SERVED BY AFFIX. (R),MS JIRGA D JHAVERI
42	CRA/805/1988	10/03/2008	JIVTIBAI RAMJI PRAJAPATI,DHARAMSHI RAMJI PRAJAPATI,SAMJI RAMJI PRAJAPATI,DINESH RAMJI PRAJAPATI,ANIL RAMJI PRAJAPATI THRO:GUARDIAN PETN. NO. 1,BIPIN RAMJI PRAJAPATI THRO:GUARDIAN PETN. NO. 1,CHANDRESH RAMJI PRAJAPATI THRO:GUARDIAN PETN. NO. 1	(MS KN VALIKARIMWALA)	BHATIA VALABAI LAXMIBHAI TRIKAMDAS,	SERVED BY AFFIX. (R)

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43	CRA/933/1988	14/08/2008	SHANTABEN K PATEL,SHARADBHAI K PATEL,MINOR UMESAH K PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	NATVARLAL A SONI,	MR BN RAVAL,MR DIPAK R DAVE
44	CRA/1190/1988	03/11/2015	SUTAR BABULAL GANESH,RANCHHOD B SUTAR, MINRO THRO' GUARDIAN BABULAL GANESH,SHANTILAL B SUTAR,MINOR THRO' GUARDIAN BABULAL GANESH,JAYSHRI BABULAL, MINOR THRO; GUARDIAN BABULAL GANESH,MANOJ B SUTAR,MINOR THRO' GUARDIAN BABULAL GANESH	,MR CH VORA	MULJI PURUSHOTTAM,DELETED,VITHALDAS BACHUBHAI,PURSHOTTAM HEMRAJ,DUNGARSHI PURSHOTTAM],VAGHJI LALJI,JAYANTILAL VALLAMJI,HARIRAM MEGHJI,DEVSHI ODHAVJI,RANCHHODDAS DAYALJI,NAGJI VALAMJI,PRANLAL DAMJI,DELETED.,MANGALJI KHIMJI,DELETED.,VELJI NENSHI,SURESHCHANDRA NARSHI,HARIDAS MATHURDAS,NAROTAM TULSIDAS,BHANUKANT LALJI,MADHUBHAI MADHAVJI,SORATHIA HIRJI JASHABHAI,HEIR OF BASHIBAI WD/O SUTAR G.SUTAR BABULAL GANESH,SUTAR HIRABEN BABULAL,SUTAR DEVJI BABULAL,PARESH B SUTAR, MINOR THRO' GUARDIAN BABULAL GANESH	,NOTICE SERVED,DELETED,RULE SERVED,(MR A J PATEL)
45	CRA/37/1989	20/03/2009	NL PATEL,	(MR JD AJMERA)	SADASHIV VISHVANATH,	MR UDAY R BHATT
46	CRA/75/1989	24/07/2008	KRISHNAVADAN B TRIVEDI SOLE PROP. OF M/S.UNILEC ENG. COMP.,	NOTICE SERVED	.,	
47	CRA/81/1989	24/07/2008	RANCHHODBHAI L KOVADIA DECD. THR.HEIRS CA.4362/08 DT.8.7.08,LEELABEN WD/0.RANCHHODBHAI L. KOVADIA.,NARAYANBHAI RANCHHODBHAI KOVADIA.,BHARATBHAI RANCHHODBHAI KOVADIA.	(MR RN SHAH)	KHEMABHAI K MALI DECD.THR.HEIR(CA.NO.4362.08 DTD.8.7.2008.),SHANKARBHAI V KOVADIA	,SERVED BY AFFIX. (R)
48	CRA/109/1989	23/04/2009	YASHIN MAMAD,MAMAD SHAKUR	MR PARESH M DAVE	.,	
49	CRA/294/1989	09/08/2011	MOHANLAL VIRJI,HEIRS OF MADHAVJI VIRAJI,NIRMALA MADHAVJI,MINOR PRAKASH MADHAVJI,THRO GUARDIAN NO 2/1,MINOR MAYA MADHAVJI,THRO GUARDIAN NO 2/1,MINOR HANSA MADHAVJI,THRO GUARDIAN NO 2/1,MINOR SANJAY MADHAVJI,THRO GUARDIAN NO 2/1,RATILAL MADHAVJI,THRO GUARDIAN NO 2/1,DHARMASHI DHANJI,GAURIBEN DHANJI,BAI NARMADA DHANJI,BAI LABHU DHANJI,BAI KAMLA DHANJI,BAI PARVATI DHANJI	(MR BD KARIA)	MANIBEN RAMJI,CHHAGANLAL MOHANLAL [DECEASED THROUGH HEIRS AND L.R.],URMILA CHHAGANLAL,RAMILA CHHAGANLAL,RAJESH CHHAGANLAL,DAKSHA CHHAGANLAL,SHAILESH CHHAGANLAL,JANTILAL SHIVA THR.HEIRS (CA. NO.6582/08 DTD.9.7.08.),SARASWATIBEN JAYANTILAL WD/O DECD. JAYANTILAL SHIVLAL,MANOJ JAYANTILAL,ASHOK JAYANTILAL,DHARMESH JAYANTILAL	,MR AMAR D MITHANI,MR ASHISH H SHAH
50	CRA/499/1989	05/01/2015	LAXMIBEN DAUGHTER OF RANCHHOD MUMAN,SOMIBEN DAUGHTER OF RANCHHOD MUMAN,MAHADEVBHAI RANCHHODBHAI BHARVAD,MOHANBHAI RANCHHODBHAI BHARVAD,ARJANBHAI RANCHHODBHAI,RAMIBEN DAUGHTER OF RANCHHODBHAI MUMAN	MR GUNVANT R THAKAR	SOMA KARMAN,	MR MC BAROT
51	CRA/549/1989	24/12/2014	SHANTILAL J PATEL,	MR DC DAVE	KANGOOBEN WD/O POONJABHAI M,MAFATBHAI P,VITHALBHAI P.,RAIBEN P.,KAMALABEN P,SAVITABEN P,COLLECTOR, KHEDA,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
52	CRA/566/1989	07/07/2008	BHIKHBHAI G RABARI,	MR MC BHATT	RAJNIKANT S PATEL,MANJULABEN,BABULAL S PATEL,BALUBHAI S PATEL,JITENDRA S PATEL,BHANABHAI GALABHAI	DELETED,(MR RN SHAH)
53	CRA/585/1989	24/12/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUSHPAKUMARI KHIMJI,LAXMANBHAI MULJIBHAI,RATILAL MULJIBHAI,BHIKHABHAI SOMABHAI MACHHI	,RULE SERVED,MR MEHUL S SHAH

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54	CRA/1058/1989	23/10/2013	SAURASHTRA RACHANATMAK SAMITI REGD UNDER SOC.REG.ACT,	MR BP TANNA	BANK OF BARODA,,VIVIDHLAKSHI CHARMAUDYOG SAHAKAR MANDLI LIMITED.	GOVERNMENT PLEADER,(MR SURESHM SHAH),MR INDRAVADAN PARMAR
55	CRA/1081/1989	17/04/2008	RIDHALAL MARSINH YADAV,	MS SUDHA R GANGWAR,MRS MC THAKKER	MAHEBUBBHAI @ BACHUBHAI MOHMADHUSAIN SHAIKH [DECEASED],AMARSINH MULCHAND YADAV	,RULE SERVED
56	CRA/1350/1989	07/08/2008	HEIRS OF DAYALDAS KISHANCHAND,CHANDRAVATIBEN DAYALDAS WD/O DAYALDAS KISHANCHAND,BHAGWANDAS DAYALDAS,YOGESH DAYALDAS,JAMNADAS DAYALDAS,TULSIDAS DAYALDAS,RAMANLAL DAYALDAS,RUKMANI DAYALDAS,JYOTI DAYALDAS	(MR JR NANAVATI)	SHIVLAL DIPCHAND,DALICHAND DIPCHAND,UMEDLAL DIPCHAND,HASMUKHLAL DIPCHAND,CHINULAL LAXMICHAND,AMRATLAL LAXMICHAND,HEIRS OF DIPCHAND KALIDAS,MAHENDRA DIPCHAND,BHUPATRAI DIPCHAND,BHOGILAL DIPCHAND,SURAJBEN DIPCHAND	
57	CRA/77/1990	20/04/2010	PATEL JIVANLAL THAKARSHI,	MR PS CHAMPANERI	VALJIBHAI P MISTRY,	MR MC BAROT,(MR KK BRAHMBHATT)
58	CRA/149/1990	10/03/2008	MOHANLAL JESHRAJBHAI,	MR KG SUKHWANI,(MR RM VIN)	MAGANLAL H DAVE,GHANSHYAMLAL H DAVE	UNSERVED EXPIRED (R),MR AM RAVAL
59	CRA/215/1990	24/12/2014	Blank Name,		Blank Name,	
60	CRA/227/1990	04/08/2014	UNION OF INDIA,SUPERINTENDENT OF POST OFFICE,	MR YN RAVANI,MR KALPESH N SHASTRI	RAMANLAL M PATEL,	MRS KETTY A MEHTA
61	CRA/266/1990	14/03/2008	BAI MANORAMA WD/O DM JOSHI,VILOCHAND D JOSHI,SHARADBHAI D JOSHI	MR KV SHELAT	VAIDYA AMARPRASAD BULAKHIDAS (DECEASED) THROUGH L.HS./RS.,HARSHADBHAI D JOSHI,CHANDRAKANT D JOSHI	,RULE SERVED
62	CRA/421/1990	08/07/2011	LAXMIDAS I MODI.DECEASED THR. HEIRS (CA.NO.2680/06).,JITENDRA PRAHLADRAI MODI.,MUKESH PRAHLADRAI MODI.	(MR S N THAKKAR)	SHYAMLAL BELARAM BHATIA,	MR BHARAT JANI
63	CRA/425/1990	08/07/2011	LAXMIDAS ISHAWARDAS MODI.DECD.THR.HEIRS(CA NO.2682/06.),JITENDRA PRAHLADRAI MODI.,MUKESH PRAHLADRAI MODI.	(MR S N THAKKAR)	KISHANCHAND BELARAM BHATIA,	MR BHARAT JANI
64	CRA/550/1990	21/12/2010	DC SHAH & COMPANY,	MR SN SOPARKAR	COTTON CORPORATION OF INDIA LT,	RULE SERVED
65	CRA/631/1990	04/04/2011	HEIRS OF S A DARJI- SHANTABEN S DARJI,BATUK SHIVLAL DARJI,CHIMANLAL DARJI,JITENDRA S DARJI,SURBALA SHIVLAL DARJI,HANSA ARVIND DARJI,DHANLAXMI SHIVLAL DARJI,RAMABEN SHIVLAL DARJI,DIVYA SHIVLAL DARJI	(MR JD AJMERA)	DURLABHJI VARMALIDASH SONI,	MR JB THAKKAR,MR DIPAK D JOSHI,(MR KALPESH S RUPANI)
66	CRA/833/1990	28/10/2011			.,	
67	CRA/896/1990	26/11/2014	DECEASED JAYANTILAL V MEHTA THROUGH HIS L/HEIRS,BHIKHIBEN W/O JAYANTILAL MAJORE,SULOCHANABEN D/O. JAYANTILAL WF/OF HASMUKHLAL SHAH,SMITABEN D/O. JAYANTILAL WF/OF BHARAKUMAR SHAH,GOKUL S/O. JAYANTILAL,HASMUKHLAL S/O JAYANTILAL,MAHENDRA S/O JAYANTILAL	,MR KH DAMANI	BAI MADHUKANTA W/0 KANTILAL,BABULAL KANTILAL,NARENDRAKUMAR KANTILAL,JAGDISH KANTILAL,ARVIND KANTILAL,ASHALATA KANTILAL,SUBJASH KANTILAL,UMABEN KANTILAL	,NOTICE NOT RECD BACK
68	CRA/1114/1990	20/12/2011	C.BRAHMBHATT & CO.,	(MR SB VAKIL)	STATE OF GUJARAT,GJ SONEJI	GOVERNMENT PLEADER,RULE SERVED

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69	CRA/7/1991	17/07/2008	MULTANI MANUBHAI GAJIBHAI,	MR PS CHAMPANERI,MR MEHUL S SHAH,(MR SURESHM SHAH)	.,	
70	CRA/51/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	PURIBEN NAJABHAI DHUVA,	(MR MC SHAH),(MR SURESHM SHAH)
71	CRA/52/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	MANSUKHBHAI NATHABHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
72	CRA/53/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	KACHARRABHAI DEVSRAJABHAI BHALIDIA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
73	CRA/54/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	MAHENDRA BHIKHUBHAI & 3 OTHERS,	NOTICE SERVED
74	CRA/55/1991	24/12/2014	JUNAGADH MUNICPALITY,	MR HARIN P RAVAL	DILIPKUMAR MANILAL BANDNI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
75	CRA/56/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	MANOKJKUMAR GIRDHARRLAL MEHTA,	NOTICE SERVED
76	CRA/57/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	GANDU NARSHI RABADIYA & 12 OTHERS,	MR MEHUL S SHAH,(MR SURESHM SHAH)
77	CRA/58/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	GANDHU NARRSHI RADADIYA,	MR HA RAICHURA
78	CRA/59/1991	24/12/2014	JUNAGADH MUNICIPALITY,	MR HARIN P RAVAL	PREMIJIBHAI JIVRAJBHAI & 6 OTHERS,	MR HA RAICHURA
79	CRA/112/1991	17/04/2008	KANTILAL I BHAVASAR,BHAGWATKUMAR I BHAVSAR,NARHARI I BHAVSAR,RAJNIKANT I BHAVSAR,RAMESH I BHAVSAR,ATUL I BHAVSAR,ASHWIN I BHAVSAR	(MR MD PANDYA)	HEIRS OF DECE. JAYANTILAL B SONI,SHANTABEN JAYANTILAL SONI,PUSHPABEN J SONI,ARVINDBHAI J SONI,CHITRANJAN J SONI,VALLABHBHAI B SONI	,(MR RA MISHRA)
80	CRA/178/1991	31/07/2008	PRATAPSINH DABSINH,	(MR KC SHAH)	PUNJABHAI SHIVABHAI PRAJAPATI THR.HEIRS.(CA NO.9397/01.),	(MR SR DIVETIA)
81	CRA/634/1991	15/06/2010	GANGARAM A.RAVAL C/O.SANJAY GANGARAM RAAVAL.,	MR DAXESH T DAVE	JIVRAJ MOTIBHAI VADGAMA SINCE DECD.THRO HIS HEIRS,	
82	CRA/787/1991	17/08/2009	PARMANAND A SONI,	(MR VC DESAI)	JASODABEN B PATEL THROUGH HER LEGAL REPRESENTATIVES,PATEL MANEKLAL SHIVRAM,SHANTABEN D/OF RAMDAS PARSHOTTAMDAS,RAMESHCHANDRA C PATEL,BAHECHARDAS A PATEL,RAMDAS SOMNATH PATEL	,RULE SERVED,UNSERVED EXPIRED (R),MR KB PANERI
83	CRA/802/1991	14/06/2012	VRAJLAL MANJI SAVALIA [SINCE DECD. THRO HEIRS AND L.R.],SANJAY VRAJLAL,RAMABEN VRAJLAL,SWATIBEN VRAJLAL,REKHABEN VRAJLAL,REENABEN VRAJLAL PATEL	MR DH LATHIGARA,	PAREKH AND COMPANY,	M/S MG DOSHIT & CO,MR MEHUL S SHAH, (MR SURESHM SHAH)

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84	CRA/1323/1991	09/08/2011	RASIKLAL B GANDHI (DECD.THROU' HEIRS),BHARATBHAI RASIKLAL DALAL,JAYESH RASIKLAL DALAL	MR YH MOTIRAMANI	ISHWARBHAI S PATEL.DECD.THR. HEIRS(CA.NO.5316/08-DT.31/7/08,CHIMANBHAI ISHWARDAS PATEL,BHOGILAL ISHHWARBHAI PATEL.,NAVINBHAI ISHWARBHAI PATEL.,MAHESHBHAI ISHWARBHAI PATEL.,ISHWARBHAI JOITARAM PATEL,NANJIBHAI J PATEL SINCE DECD THROUGH HIS HEIRS.,MOHANBHAI NANJIBHAI PATEL,JASHWANTBHAI NANJIBHAI PATEL.,RANCHHODBHAI M PATEL	,MR TUSHAR MEHTA
85	CRA/51/1992	05/04/2009			.,	
86	CRA/263/1992	26/02/2009	NEW RAJIV CORPORATION,	(MR RN SHAH)	PRAVINBHAI P DESAI,PRAFULIT CO-OP HSG SOC LTD,CHAIRMAN, PRAFULIT CO-OP HSG SOC. LTD,SECRETARY, PRAFULIT CO-OP HSG SOC LTD	RULE SERVED,SERVED BY RPAD (R),RULE UNSERVED,MR KV SHELAT
87	CRA/355/1992	26/08/2009	JIVANLAL S PATEL,	NOTICE UNSERVED,(MR KB PADIA)	GULAMRASUL A KURESHI (SUNNI MUSLIM WAKF COMMITTEE),YASINMIYA A FARUKI,NASIRUDIN P SHAIKH	UNSERVED EXPIRED (R)
88	CRA/564/1992	06/07/2010	ILMUDDIN JALALUDIN SHAIKH,	(MR BHARAT J SHELAT)	JAYESHKUMAR N PATEL,RAJESHKUMAR N PATEL,HARIVADAN N PATEL,NATHUBHAI D PATEL,SANMUKHBHAI N PATEL,BABUBHAI K PATEL,DEVENDRABHAI K PATEL,SHAKINABIBI W/OF MAHIYUDDIN MUSTUFA SINCE DECD THRO HEIRS,BANUBIBI D/O MAHIYUDDIN MUSTUFA	RULE SERVED,MR TUSHAR MEHTA,(MR KG VAKHARIA)
89	CRA/565/1992	17/04/2008	MANDALI HASMUKHLAL JIVANLAL,	NOTICE SERVED	.,	
90	CRA/1081/1992	07/07/2011	DHAMUMAL AASUMAL SONI,	MR HM PARIKH	KALPANABEN BHARATBHAI SHAH,GULABRAY MAGANRAY SONI	NOTICE SERVED,MR BHARAT T RAO
91	CRA/1082/1992	07/07/2011	DHAMUMAL AASUMAL SONI,	MR HM PARIKH	KALPANABEN BHARATBHAI SHAH,GULABRAY MAGANRAY SONI	NOTICE SERVED,MR BHARAT T RAO
92	CRA/1187/1992	21/08/2008	TRUSTEES OF VISNAGAR GUJARATI KANSARA CASTE WADI,JASHWANTLAL KANSARA,KANSARA HARISHCHANDRA VADILAL,KANSARA RAJESH CHANDULAL,KANSARA NATHALAL VITHALDAS,KANSARA BHARATBHAI CHIMANLAL,KANSARA MANUBHAI GORDHANDAS	(MR VC DESAI)	SHAH ABHAYKUMAR SHANTILAL,SHAH VASANTLAL CHHOTALAL,PATEL RAMNIKLAL JIVRAM	RULE UNSERVED,MS RUKHSANA M PATHAN, (MR DJ PANCHAL)
93	CRA/1188/1992	11/05/2010	TRUSTEES OF V;NAGAR GUJARATI KANSARA CASTE WADI :,JASHWANTLAL C KANSARA,KANSARA HARISHCHANDRA VADILAL,KANSARA RAJESH CHANDUBHAI,KANSARA NATHALAL V,BHARATBHAI CHIMANLAL KANSARA,KANSARA MANUBHAI G	(MR VC DESAI)	SHAH ABHAYKUMAR S(DELETED AS PER CRT. ORD.DT.11.5.2010),SHAH VASANTLAL C,PATEL RAMNIKLAL J(DELETED AS PER CRT. ORD.DT.11.5.2010)	RULE SERVED,MR KG SHETH,MR JITENDRA G SHETH
94	CRA/1209/1992	17/04/2008	GURUGANGA BAHARTI RAJARJESHWAR& KASHYAPESHWAR MAHADEV TRUST,NAVNITLAL R BHATHAWLAL,SAKERLAL RANCHHODDAS,HIRALAL SAKARLAL,ASHOKKUMAR B PETIGARA,JAGUBHAI DAYALJI,DAHYABHAI GORDHANDAS,JAGUBHAI JIVANJI,KALIDAS RANCHHODAS	MR RS SANJANWALA,MR SH SANJANWALA	KANTILAL DALPATRAM SINCE DECEDTHROUGH HIS HEIRS,	MS KJ BRAHMBHATT,MS VASUBEN P SHAH,MR UTPAL M PANCHAL
95	CRA/1308/1992	29/03/2011	MIYAMOHMAD IBRAHIMBHAI,	MR JITENDRA M PATEL	GOVINDLAL & KANCHANLAL SIROLA WALA,	MR RUTVIJ M BHATT,MRS PURVA R BHATT

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
96	CRA/1333/1992	12/06/2012	BABULAL F SHAH POWER OF ATTOR.VB SHAH,KANTABEN W/O BF SHAH,VIJENDRA B SHAH,PRIYAVADAN B SHAH,SUREYBEN B SHAH,PRIYADARSHANABEN B SHAH,SATINDRABEN BABULAL SHAH	MR MC BAROT	KESARBEN B MEHTA (DECD),BABULAL V MEHTA [DECEASED THRO HEIRS AND L.R.],SUSHILABEN D/O BABULAL VALCHAND,SUBHADRABEN D/O BABULAL VALCHAND,KIRTIBHAI BABULAL MEHTA,HEIRS OF DECD. SUMATILAL B MEHTA,KANTIBHAI B MEHTA,KUMARBHAI B MEHTA,ASHOKBHAI B MEHTA,LALITABEN D/O BABULAL VALCHAND,DEVENDRABHAI B MEHTA,URMILABEN WD/O SB MEHTA,RACHNA S MEHTA,DEEPA S MEHTA,SNEHA S MEHTA,BABULAL V SHAH [DECEASED]	,UNSERVED EXPIRED (N),MR VASANTS SHAH
97	CRA/1349/1992	22/07/2011	COMPETENT AUTHORITY,GAS AUTHORITY OF INDIA LTD	M/S TRIVEDI & GUPTA	ARVINDBHAI SHANABHAI PATEL,	MRS KETTY A MEHTA
98	CRA/1600/1992	09/05/2011	PARSI PANCHAYAT,	(MR PV HATHI)	BHIKHABHAI RAMABHAI (DECD.THRO' HEIRS),BHACHUBHAI BHIKHABHAI (DECD.THRO' HEIRS),BAI RAMU WIDOW OF BHACHUBHAI BHIKHABHAI,HAMIRBHAI BACHUBHAI,REKHA D/O. BACHUBHAI,VAJIR BACHUBHAI,MADHUBEN BACHUBHAI,RAJU BACHUBHAI,SANTOK BACHUBHAI,JESANG BACHUBHAI	,RULE SERVED,MR AR MAJMUDAR,MR NK MAJMUDAR
99	CRA/196/1993	22/10/2010	PATEL KANJIBHAI AMBALAL,PATEL MULCHANDBHAI VALABHAI,PATEL AMBALAL PRABHUDAS,LAXMI PLYWOOD CENTRE,PATEL PRABHUDAS HARGOVANDAS,MISTRI CHIMANLAL BABULAL,MISATRI SHARKERLAL MANILAL,PATEL SHAILESHBHAI AMBALAL	MR KV SHELAT	HEIRS OF DECD.BABULAL CHUNILALGANDHI(THRO'HEIRS),MODI MANJULABEN BABULAL WD/O.BABULAL CHUNILAL,MODI SUBODHKUMAR BABULAL S/O. BABULAL CHUNILAL,MODI SOBHANA GOVINDKUMAR D/O.BABULAL CHUNILAL,MODI PUSHPABEN MITESHKUMAR D/O.BABULAL CHUNILAL,MODI NIPABEN DIPAKKUMAR D/O. BABULAL CHUNILAL	,MS JIRGA D JHAVERI
100	CRA/214/1993	26/02/2009	GULABDAS KHASI,	(MR SB VAKIL)	SAROJKUMAR RAJNARAYAN MOHANJI,SURAT MUNICIPAL CORPORATION,MUNICIPAL COMMISSIONER,	MR PRASHANT G DESAI,MR ARUN H MEHTA
101	CRA/230/1993	26/02/2009	SAROJKUMAR RAJNARAYAN MOHANTY,	MR ARUN H MEHTA	SURAT MUNICIPAL CORPORATION,CHAIRMAN, STANDING COMMITTEE,MUNICIPAL COMMISSIOINER	MR PRASHANT G DESAI,MR YN OZA
102	CRA/252/1993	09/07/2009	GUJ. INDUSTRIAL DEVELOPMENT CORPORATION,SUPERINTENDING ENGINEER,	MR SN SHELAT	RAJESH BUILDERS,KC NAYAK	SERVED BY AFFIX. (R), (MR SB VAKIL)
103	CRA/486/1993	21/04/2010	B B PRAJAPATI,M P CHAUAN,N B SANDHU,S B H SENGAR,D R JADHAV,R F VARMA,D K CHAUHAN,S C RAJPUT,M.D RAJPUT,D C SONASANIA,B R RAJPUT,H B JAT,GURNAMSINGH M,J M KHASARIA,K R DIDEL,K.J.VARMA,P V PILLAI,B P SHARMA,S B PATEL,M N FATKAR,R B DABHAI	,MR SANDIP C SHAH	STATE OF GUJARAT,DY INSPECTOR GENERAL OF POLICE(COMMUNICATION),P.G.PARMAR,J G PARMAR,M N UPADHAYAY,R D YADAV,K M PARMAR,N R GADU,S J MADANE,C C PARMAR,L D YADAV,N K KAIMAL,V V DEVASIYA,V R TILKAN,S N DAMOR,S C SOLANKI,J C YADAV,K.L YADAV,T P KANG,R S CHAUHAN,N R BADWAL,B.T.BHATT,S.R.BOBRIYAL,D R SHINDE	NOTICE SERVED,NOTICE UNSERVED
104	CRA/725/1993	12/07/2010	PRANJIVANDAS R KHATRI,AND ORS,	MR DJ BHATT	MR.MANUBHAI.H.KAPADIA ANDORS,	MRS KETTY A MEHTA
105	CRA/758/1993	15/01/2016	JAYANTILAL M SHAH,	MR NK MAJMUDAR	MAGANBHAI M HARIJAN,	NOTICE UNSERVED
106	CRA/798/1993	17/04/2008	HEIRS OF DECEASED M.G.,DILIPKUMAR MATHURDAS,RAMABEN MATHURDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	SIRAJ FIDAALI GANDHI,HERSABEN MAHENDRABHAI GOKANI,KANAIYALAL MATHURDAS	RULE SERVED,(MR PJ VYAS)
107	CRA/1152/1993	07/09/2012			.,	

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108	CRA/1472/1993	16/08/2010	HEIRS OF LABHUBHAI T. MISTRY,KAILASHBEN LABHUBHAI,,MINOR MANOJ LABHUBHAI, THRO GUARDIAN RESP.NO.1/1.,MINOR NARESH LABHUBHAI, THRO'GUARDIAN RESP.NO.1/1.,MINOR ASHA LABHUBHAI(THRO'GURDRESP. NO.1/1.)	MS MAYA S DESAI	RAMCHAND A.SHINDE (DECD.THRO' HEIRS),MALATIBEN R.SHINDE,PRAKASH R.SHINDE	RULE SERVED,UNSERVED EXPIRED (R),MR SP HASURKAR
109	CRA/1473/1993	07/08/2012	NALIN RATANLAL PARIKH (DECD.THRO' HIS HEIRS),KAUSHIK NALIN PARIKH,BHARTI RATANLAL PARIKH,URMILA RATANLAL PARIKH	NOTICE SERVED,NOTICE UNSERVED,DELETED,	SONI CHANDULAL MOTILAL,SONI FULCHAND CHATURBHAI,INDRAVADAN RATANLAL PARIKH	DELETED,RULE SERVED, (MR MC SHAH)
110	CRA/1507/1993	22/03/2011	GUJARAT EDUCATION SOCIETY,PATEL PURSHOTTAMBHAI MOHANDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	ZAVERI CHHAGANBHAI MAGALAL HINDU BALASHRAM & SHRIMALI,SONI KANTILAL HARGOVANDAS [DELETED],JIVANLAL CHHOTALAL [DELETED],VALABHAI LAKHUBHAI [DELETED],HARENDRA KUMAR HARILAL,BHUDARBHAI CHHAGANLAL,SONI JAYENDRA JETHALAL,MADHUBHAI KRASHANLAL,PATEL MAGANBHAI CHATURBHAI [DELETED],SHAHNTILAL AVANTIRANT,SONI RENUKABEN KANTILAL,SONI PRAHLADBHAI DAHYALAL,PATEL RAMABHAI VELABHAI,GANDHI YATINKUMAR PRAVINLAL	DELETED,RULE SERVED, (MR VC DESAI)
111	CRA/1525/1993	30/12/2010	BHANUSHANKAR HARJIBHAI JOSHI,	MR MEHUL SHARAD SHAH,(MR SURESHM SHAH)	MISTRI RAVJIBHAI SHAMJIBHAI,	RULE NOT RECD BACK
112	CRA/1526/1993	30/12/2010	HEIRS OF JAMNASHANKAR HIRJIBHAI,NIRMALABEN J. JOSHI,VIJAY ALIAS JITENDRAKUMAR JAMNASHANKER JOSHI,KIRITKUMAR ALIAS KETANKUMAR JAMNASHANKER JOSHI,BHAVNABEN JAMNASHANKER JOSHI,BHANUSHANKER HIRJIBHAI JOSHI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MISTRI RAVJIBHAI SHAMJIBHAI,	RULE UNSERVED
113	CRA/1545/1993	26/02/2009	URMILABEN P BHUTA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF TULSIDAS TRIBHOVANDAS,KANTILAL TULSIDAS,CHANDULAL TULSIDAS [DELETED],SHARDABEN J VORA,JP DESAI INDUSTRIES, A PARTNERSHIP FIRM,HEIRS OF JAGUBHAI KALIDAS,VARSHABEN JAGUBHAI [DELETED],NALINIBEN JAGUBHAI,NITINBHAI JAGUBHAI,CHANDRAKANT JAGUBHAI,BALABEN ALIAS RASHMIBALABEN [DELETED],PURANDAS KALIDAS [DELETED]	,DELETED,RULE SERVED,RULE UNSERVED
114	CRA/1556/1993	13/05/2010	GSRTC,	MR HEMANT S SHAH	NANJIBHAI J PARMAR,VIROBHAI KDUBHAI KATHI	DELETED,(MR RM PARMAR)
115	CRA/1559/1993	20/03/2012	GSRTC,	MR HEMANT S SHAH	PRAVINBHAI NANJIBHAI,NANJIBHAI J CHAMAR,UNITED INDIA INSURANCE CO LTD	RULE SERVED,(MR RM PARMAR)
116	CRA/109/1994	28/06/2011	HEIRS OF VRIJLAL G GAMI,SURENDRA VRAJLAL GAMI,HARENDRA V GAMI,BIPINBHAI V GAMI THROUGH POA,PARESH V GAMI THROUGH POA,BHANUMATI J PATEL THR POA,JYOTSNABEN HARENDRABHAI GAMI,NITIN HARENDRABHAI GAMI.,SANJAY HARENDRABHAI GAMI.	MR DC DAVE	RAICHAND A PATEL [DECD. THRO. HEIRS AND L.R.],UMEDBHAI RAICHAND,MANJUBEN RAICHAND	MR AR MAJMUDAR,MR NK MAJMUDAR
117	CRA/114/1994	04/02/2009	RAMANLAL DANI,ISHWARLAL BABULAL	,MR KV SHELAT	PRAVINCHANDRA C ADOVAIYYA,DILIP C ADOVAIYYA,BHARAT C ADOVAIYYA,VIKARM C ADOVAIYYA	,(MR GIRISH D BHATT)
118	CRA/128/1994	17/07/2008	SAMBHAVNATH JAIN DERASAR,	(MR VC DESAI)	BABUJI HIRAJI THAKOR,	MR BHARAT JANI

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119	CRA/133/1994	06/07/2011	VADILAL C SHAH SINCE DECEASED THROUGH HIS HEIRS,MANJULA VADILAL SHAH,NARESH VADILAL SHAH,JATIN VADILAL SHAH,JAYESH VADILAL SHAH,RITA PARESH MEHTA	MR MEHUL S SHAH,(MR SURESHM SHAH)	SONI DHIRAJLAL HEIRS OF DECEASED AMRUTLAL NATHALAL SONI,GORDHANDAS A SONI,TRIBHIVANDAS A SONI,CHANDULAL A SONI,CHAMANLAL A SONI,NANIBEN A SONI,PRAVINA ALIAS PUSHPABEN M SONI,JASHWANTI A SONI,MUKTABEN A SONI,PRADIP M SONI,PRITIBEN M SONI	RULE SERVED,(MR SANDEEP N BHATT)
120	CRA/169/1994	13/04/2010	HARKISHANDAS M DUMASIA,	MR CJ VIN	MOHANLAL MAKANJI DUMASIA,DHANRAJ PURSHOTTAM DUMASIA,SHANKARLAL MAKANJI DUMASIA,CHHAGANLAL CHHABILDAS DUMASIA,VANSING PURSOTTAM DUMASIA,MAGANLAL P DUMASIA	,MRS KETTY A MEHTA
121	CRA/188/1994	09/05/2008	RASULMIYA A RASOLIWALA,	(MR A J PATEL)	ALIBHAI GULAMRASUL HAMUMIYA,	MR MEHUL SHARAD SHAH
122	CRA/526/1994	27/02/2009	KHOJA BAI CHAMPABEN HASANBHAI,	MRS VASAVDATTA BHATT	MOHANBHAI MULJIBHAI SOLANKI [DECD. THRO HEIRS AND L.R.],CHAMPABEN MOHANLAL SOLANKI [DECD. THRO HEIRS AND L.R.],TARABEN HIMATLAL GODANI DAUGHTER,NAROTAM MOHANLAL SOLANKI SON,ARVINDBHAI MOHANLAL SOLANKI SON,RAMABEN MAHESHKUMAR CHAUHAN	,RULE SERVED,SERVED BY RPAD (R)
123	CRA/991/1994	31/07/2008	KANNIYALAL UTTAMCHAND SHROFF,	MR KS NANAVATI	MANSUKHBHAI MADHAVJI RAVAL,	MR NITIN N PANDYA
124	CRA/1107/1994	27/09/2010	UJIBEN SHAMJI,(HEIRS OF PATEL SHAMJI HANA),	(MR SURESHM SHAH)	TRUSTEES OF SHRI GOPINATHJI DEV MANDIR,PATEL VALJIBHAI LAXMANBHAI,PATEL MOHANBHAI GOPALBHAII,KOTHARI SHAMJI BHAGAT GURU RANCHHOD BHAGAT.,NARAYANMUNIDAS GURU GIRDHAR PRABHUDAS,CHANDRAPRAKASHANAND GURU GHANSHYAMANAND.,PATEL GOVINDBHAI DHARAMSHI	MR YOGESH S LAKHANI,MR BS PATEL
125	CRA/1134/1994	17/04/2008	BADRIYA MASJID, A REGI PUBLIC TRUST,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAI HIND MOTOR & CYCLE STORES PRO:SHAH VITHALDAS GULABCHAND,ASHVIN V SHAH,RASIK V SHAH,DHIRAJ V SHAH	RULE SERVED,MR PRAKASH K JANI
126	CRA/1152/1994	01/05/2015	NATVARLAL G MANEK,	MS SUDHA R GANGWAR	UNION OF INDIA & 2,	
127	CRA/1179/1994	21/06/2012	CHANDULAL J PARIKH (DECD.THROUGH LEGAL HEIRS),PRABHAVATIBEN CHANDULAL PARIKHTHRO.P.O.A.,PRASHANTBHAI CHANDULAL PARIKH,BHUPENDRAKUMAR CHANDULAL PARIKH (THRO.P.O.A.),ATULKUMAR CHANDULAL PARIKH THRO.P.O.A.	MR TUSHAR MEHTA,MR MK VAKHARIA	KAISERE HIND INSURANCE CO LTD,SABARMATI RETI UDYOG KAMDAR KALEVANI MANDAL TRUST,PADAMJI TOLAJI ODE,DOLAJI BABUJI ODE,JIVANJI PRAHLADJI,VASANTBHAI SARDARJI,ISMAIL ALLARAKHA,DALAJI DINAJI VANZARA,RAMESH KALIDAS PRAJAPATI,,BALARAM MULTANJI ODE,JAGDISH PRAHLADJI ODE,KHODABHAI C PATEL DELETED AS PER COURT'S ORDER,FAKIRMOHMAD FATEHMOHMAD DELETED AS PER COURT'S ORDER,VINODCHANDRA P PRAJAPATI DELETED AS PER COURT'S ORDER,BANSILAL G OD DELETED AS PER COURT'S ORDER,GREE AGRO VET INDUSTRIES	,NOTICE SERVED,DELETED,MR MC BHATT,MR NK MAJMUDAR

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128	CRA/1205/1994	21/07/2011	SANGEET NATYA BHARATI SARVAGANIK TRUST THRU.TRUSTEE,DR. KUMUDBEN NENE,VINODBHAI NANDANI,HARIKISHANBHAI BARCHHA,HIRABHAI MANEK,SHAKUNTALABEN MISTRY,JAYANTIBHAI DHIRAJLAL DESAI,NIRANJANBHAI AMUBHAI DOSHI,PRADYUMANBHAI MANILAL SHUKLA,ANILBHAI NAGJIBHAI KHAMBHAYATA,INDUBHAI VORA,KUMUDBEN LAKHIA,MOHANBHAI V JOBANPUTRA,MUKTABEN V VAIDYA,JAYANTIBHAI DHIRAJLAL DESAI,NIRANJANBAI AMUBHAI DOSHI,PRADYUMANBHAI MANILAL SHUKLA,ANILBHAI NAGIBHAI KHAMBHAYATA	DELETED,MS KJ BRAHMBHATT	TRUSTEES OF SHRIMALI BRAHMIN SAMAJ,SHASHIKANT N TRIVEDI,HARSHADRAY M OZA,ROHITBHAI G OZA,AMBASHANKAR P OZA,LAXMIPRASAD C DAVE,HARSUKHRAI JAYANTILAL TRIVEDI,SURYAKANTBHAI K. TRIVEDI,KAMLESHBHAI PRAHLAD TRIVEDI. JOINED AS PER CA.5834/09.,HARSHADBHAI DEVIPRASAD OZA. JOINED AS PER CA.5834/09.	,DELETED,RULE SERVED,MR MK VAKHARIA
129	CRA/1233/1994	18/12/2009	SMT IQBAL FATMA W/O MAKBUL AHMED MAKSUD AHMED,	MR YN RAVANI	HEIRS OF MADHUKANTA D/O DALSUKHRAM AMBARAM,BABULAL CHANDULAL MODI,,RAJUBHAI BABULAL MODI,ASHOKKUMAR BABULAL MODI,JITENDRA BABULAL MODI,ANILKUMAR BABULAL MODI,RASHMIKANT BABULAL MODI,AJAYKUMAR BABULAL MODI,,BABUBHAI CHANDULAL,,MAKBUL AHMED MAKSUD AHMED	,DS AFF.NOT FILED (N),MR SUDHIR M MEHTA,MS SHAILEE S MEHTA
130	CRA/1267/1994	13/03/2009	KANUBHAI K JOSHI.DECD.THR.HEIRS(CA.NO.10591/2008.DT.14.11.08,URVASHIBEN KANUBHAI JOSHI.WD/OKANUBHAI.K.JOSHI.,NISHANT KANUBHAI JOSHI.S/O. KANUBHAI K.JOSHI.	MS KJ BRAHMBHATT	BASKSHISINH ISHWARSINH,	(MR NS SHETH)
131	CRA/9/1995	24/11/2010	THAKORLAL JEDHAND SHAH (DECD.THRO'HEIRS),RUKHIBEN,WD/O.THAKORLAL J.SHAH,VASANT THAKORLAL SHAH,GAMANLAL MANUBHAI RANA (DECD.THRO' HEIRS),BHARTIBEN GAMANLAL RANA,TRUPTIBEN GAMANLAL RANA,MINOR VAISHALI GAMANLAL RANA THRO'BHARTIBEN GAMANLAL RANA,MINOR HEMALIBEN GAMANLAL RANA THR'BHARTIBEN GAMANLAL RANA,MINOR BHAVISHA GAMANLAL RANA,MINOR BHAVINKUMAR G.RANA THRO'BHARTIBEN GAMANLAL RANA,MINOR DHAVALKUMAR G.RANA THRO' BHARTIBEN GAMANLAL RANA	MR DD VYAS	THAKORLAL C ADHURIA DECD.THROUGH HEIRS.,DIPAKKUMAR THAKORELAL C.ADHURIA,NITINKUMAR THAKORELAL C.ADHURIA,SUDHABEN CHANDRAKANT MODI.	MR DR BHATT
132	CRA/44/1995	06/04/2010	A B PATEL,URMILABEN ARVINDBHAI PATEL	MR DF AMIN	PANCHAL R B,PANCHAL BHAILALBHAI MOHANBHAI,PANCHAL RAJENDRABHAI RAMANBHAI,PANCHAL NARANBHAI BHAILABHAI	RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
133	CRA/155/1995	09/08/2011	GAMMATLAL JAMNADAS SHAH (DECD. THRO' HEIRS),SHAKUNTALABEN GAMMATLAL SHAH,HARSHADKUMAR GAMMATLAL SHAH,HARSHITABEN GAMMATLAL SHAH,JATINKUMAR GAMMATLAL SHAH	MR NILESH A PANDYA	BALUBHAI JETHALAL SHAH (DECD. THRO' HEIRS),VIMLABEN BALUBHAI SHAH,CHANDRESH BALUBHAI SHAH,CHIRAG BALUBHAI SHAH,MAYUR BALUBHAO SHAH	RULE SERVED,MR DR BHATT
134	CRA/188/1995	16/12/2010	PJ VAKHARIA DECD.THR.HEIRS.CA NO.9074/08 DTD.27.3.09.,MAHENDRABHAI PRANJIVAN VAKHARIA.	MR YOGESH S LAKHANI	VANKANER MUNICIPALITY,	(MR SURESHM SHAH)
135	CRA/210/1995	08/12/2014	GUJCHEM DISTILLERS INDIA LTD,	NOTICE SERVED,MR AB MUNSHI	WOODPOLYMER LTD,	MR YH VYAS
136	CRA/255/1995	16/06/2011	HEIRS OF MM NAWAB,JAITUNBIBI W/O MUNAVARHUSEIN M NAWAB,HAJARABIBI M KURESHI,A EZAZHUSEIN M KURESHI,RAZAKMOHMAD M KURESHI,RAFIQMOHMAD M KURESHI,NURANNISHA M KURESHI,AAIYSHABIBI M KURESHI,NARGISHBANU M KURESHI	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HEIRS OF TT SHARMA,LILABEN WD/O TT SHARMA,SUBHASHBHAI T SHARMA,TARACHANDBHAI T SHARMA [DECEA-SED THROUGH HEIRS & L.R.],GOPALBHAI T SHARMA,MEENABEN, WIDOW OF TARACHAND T SHARMA,MINOR TARUNKUMAR [THRO.HIS NATURAL GUARDIAN MEENABEN.]	,RULE SERVED,SERVED BY AFFIX. (R),MR. D. P. KINARIWALA,MR VIKRAM J THAKOR
137	CRA/270/1995	16/08/2010	GOPINATHJI DEV MANDIR TRUST THRU ITS TRUSTEE-KOTHARI,BRHMACHARI CHANDRAPRAKASHANANDJI,SWAMI NARAYANMUNIDASJI,PATEL BHIMJIBHAI KESHAVBHAI,PATEL LALJIBHAI LAKHMANBHAI,PATEL MOHANBHAI GOPALBHAI,PATEL GOVINDBHAI DHARAMASHIBHAI	MR PM THAKKAR	DA PAREKH [DECEASED],ISHWARBHAI DHIRAJLAL PAREKH,RAMABEN DHIRAJLAL PAREKH	RULE SERVED,MR RC KAKKAD

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138	CRA/278/1995	09/08/2011	GAMMATLAL J.SHAH & DECD. MANGULABEN G.SHAH (THRO' HEIRS,SHAKUNTALABEN GAMMATLAL SHAH,HARSHADKUMAR GAMMATLAL SHAH,HARSHITABEN GAMMATLAL SHAH,JATINKUMAR GAMMATLAL SHAH	MR NILESH A PANDYA	BALUBHAI JETHALAL SHAH (DECD.THRO' HEIRS),VIMLABEN BALUBHAI SHAH,CHANDRESH BALUBHAI SHAH,CHIRAG BALUBHAI SHAH,MAYUR BALUBHAI SHAH	,RULE SERVED
139	CRA/283/1995	07/02/2011	KANTILAL MOHANLAL,	(MR SURESHM SHAH)	PRABHAVATIBEN B BARBODHANIYA,ANANDRAO TUKARAM	SERVED BY AFFIX(N),MR CHIRAG B PATEL
140	CRA/303/1995	14/08/2013	PRADIP B GANDHI & 1,DECD.BHAILAL MOHANLAL GANDHI THRO'L.REPRESENTATIVES:-,VIJAYABEN BHAILAL GANDHI,PRAKASH B.GANDHI,CHANDRIKA M.VAKHARIA,VIRABHAI B. GANDHI	,MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HEIRA & LEGAL REPRESENTATIVES OF DECD TARABEN S.DOSHI,SURYAKANT SHANTILAL DOSHI,JITENDRA SURYAKANT DOSHI,CHINUBHAI SURYAKANT DOSHI,HARSHABEN NITINBHAI,PRAGNABEN JAYESHKUMAR,MANISH SURYAKANT DOSHI	MR SA DESAI,MR UDAYAN P VYAS
141	CRA/328/1995	11/07/2008	KAISARE HIND INSURANCE CO LTD,	MR TUSHAR MEHTA,MR MK VAKHARIA	CHANDULAL J PARIKH DECD.THR. HEIRS(CA 8583/04 DTD.20.10.04),PRABHAVATIBEN CHANDULAL PARIKHTHR.POH.PRABHATSINH C.PARIKH.,PRASHANT CHANDULAL PARIKH.,BHUPENDRAKUMAR CHANDULAL PARIKH.THR.POH.PRASHANT.C.PARIKH.,ATULKUMAR CHANDULAL PARIKH.,SABARMATI RETI UDYOG KAMDAR KELEVANI MANDALDS TRUST,PADMAJI TODAJI OD,,ISMAI ALLARAKHA,MANEKLAL CHUNILAL PRAJAPATI.,RAMESHCHANDRA KALIDAS PRAJAPATI,HASMUKH CHHANALAL PRAJAPATI.,SARDARJI RUPAJI OD,,BALARAM MULTANJI OD,,HARCHAND RUPAJI OD,,DALAJI DINAJI VANZARA,,JIVANJI PRABHUJI OD,,FAKIRMOHMAD FATEHMOHMAD,VINODCHANDRA P PRAJAPATI,BANSILAL G OD,GREEN AGRO VET INDUSTRIES	,DELETED,MR MC BHATT
142	CRA/334/1995	18/03/2011	BHAVSAR JAYANTILAL M,	MR PRAKASH K JANI	KESARBEN SAKARCHAND [DECD. THRO. HER HEIR AND L.R.],PURSHOTTAM BABULAL DOSHI BROTHER OF DECD.KESARBEN,BHAVSAR CHANDRAKANT MANILAL	RULE SERVED,MR VASANTS SHAH
143	CRA/341/1995	01/05/2015	BHARAT CHEMICALS WORKS,	PUBLIC PROSECUTOR	NATVARLAL ALIAS SC MODI & 5,	NOTICE NOT RECD BACK,MS SHAKUNTALA V SONI
144	CRA/694/1995	27/02/2009	AMIT SCHOOL,	M/S TRIVEDI & GUPTA	CUNAMID JUDHA,	MR SN SHELAT
145	CRA/695/1995	27/10/2010	PANCHAL MAHENDRABHAI GORDHANBHAI,PANCHAL CHIMANLAL RAMCHHODBHAI	MR YATIN SONI	SARWATIBEN WD/O KHIMCHAND A SHAH,SHAH CHANDRAKANT KHIMCHAND,SHAH SHASHIKANT KHIMCHAND,SHAH YASHWANTLAL KHIMCHAND	RULE SERVED,UNSERVED EXPIRED (R)
146	CRA/736/1995	30/11/2010	SHAMISHTABEN S SURATWALA,NITIN S SURATWALA,AJAY S SURATWALA	MR CJ VIN	NATHUBHAI MANGALDAS,NARBHERAM N BHANDARI	RULE SERVED,(MR RN SHAH)
147	CRA/764/1995	09/08/2011	VAHI'KARTA OF PATAN JAIN MURTIPUNJAK VISHA SHRIMALI CASTE,S M SHAH,G M ZAVERI SHAH,K G SHAH,P S SHAH	MR MJ THAKORE	GANDHI KANAIYALAL CHIMANLAL SINCE DECD.THRO HIS HEIRS,GANDHI GOVINDLAL KANAIYALAL,GANDHI SUSHINKANT KANAIALAL,SHAH JYOTSANABEN CHANDRAVADAN,GANDHI GEETABEN SUDHIRKUMAR,GANDHI PRAGNABEN KANIYALAL	MR MEHUL SHARAD SHAH,(MR JAYVADAN SHAH)
148	CRA/765/1995	09/08/2011	VAHIVATKARTA PATAN SHWETAMBER MURTI PUNJAK VISHA S,SHAH SARABHAI MOHANLAL,SHAH GIRDHARLAL MANILAL ZAVERI,SHAH KIRTILAL GABRUCHAND,SHAH PRAVINBHAI SARABHAI	MR MJ THAKORE,MS MEGHA JANI	PATEL PARSHOTTAMDAS M SINCE DECD. THRO HIS HEIRS,PATEL BHARATBHAI PARSHOTTAMDAS,PATEL BHAGABHAI PARSHOTTAMDAS	,(MR JAYVADAN SHAH)

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
149	CRA/812/1995	15/02/2011	ARVINDBHAI M PATEL,HARISHBHAI M PATEL [DECEASED THROUGH HEIRS AND L.R.],HARSHABEN WD/O HARISHBHAI PATEL,NIRAV HARISHBHAI PATEL,HETAL HARISHBHAI PATEL	MS KJ BRAHMBHATT,MS VASUBEN P SHAH	PARSOTTAMDOS B PATEL,GANGABEN P PATEL,NAVINCHANDRA M SHAH,HASHMUKHLAL C SHAH	(MR A J PATEL)
150	CRA/911/1995	17/04/2008	JS GOSAI,	(MR SUDHANSHU S PATEL)	CM SHAH,PM SHAH THROUGH HIS HEIRS [DECEASED]	DELETED,RULE SERVED
151	CRA/942/1995	07/02/2011	PRAVINCHANDRA PREMCHAND SHAH,	MR SATYEN B RAWAL	SOLANKI P. DEVJIBHAI,VASANTLAL POPATLAL,KISHORBHAI POPATLAL,CHANDANBEN POPATLAL,ASHOKKUMAR BROTHERS,VASANTLAL MANILAL SHAH,ASHOKKUMAR VASANTLAL SHAH,MAHESHKUMAR VASANTLAL SHAH	,NOTICE SERVED,SERVED BY AFFIX(N),DELETED
152	CRA/943/1995	01/05/2015	RAMNIKLAL GIRDHARLAL,	MR VH DESAI	RAMESH SHIVLAL PARMAR,	
153	CRA/955/1995	14/06/2012	MAHENDRA MADHAVLAL PAREKH,	M/S MG DOSHIT & CO,MR MEHUL S SHAH,(MR SURESHM SHAH)	VRAJLAL MANJI SAVALIA [DECD THRO HIS HEIRS],SANJAY VRAJLAL,RAMABEN VRAJLAL,SWATIBEN VRAJLAL,REKHABEN VRAJLAL,REENABEN VRAJLAL PATEL	(MR KB PADIA),MR DH LATHIGARA
154	CRA/959/1995	01/05/2015	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMRUTLAL J. BHATT,	
155	CRA/982/1995	01/05/2015	HEIRS OF DECEASED KANUBHAI ISHWARBHAI,SHANTABEN W/O KANUBHAI ISHWAR BHAI,MUKESH KANUBHAI PATEL,ASHOKBHAI KANUBHAI PATEL,INABEN KANUBHAI PATEL,SANGITABEN KANUBHAI PATEL	,MR HM PARIKH	MANJULABEN DAUGHTER OF RAMANBHAI ISHWARBHAI,REKHABEN DAUGHTER OF RAMANBHAIISHWARBHAI	
156	CRA/1075/1995	17/04/2008	PRABHAKAR G RAJYAGURU,	(MR JR NANAVATI)	VIRENDRA NANDLAL MEHTA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
157	CRA/1077/1995	19/09/2008	RAMNIKLAL DAMJI BHAGIA,	(MR DEEPAK M SHAH)	MULRAJ HARIDAS,DHAN LAXMI HARIDAS,NARAN POPAT	RULE SERVED,(MR SURESHM SHAH)
158	CRA/1098/1995	01/05/2015	NAGINBHAI RANCHHODBHAI PATEL,VITHALBHAI RANCHHODBHAI PATEL	MR PR THAKKAR	STATE OF GUJARAT,SPL. LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
159	CRA/1153/1995	01/05/2015	DEVCHANDBHAI NANABHAI,CHAMPAKBHAI DEVCHANDBHAI,JAMNADAS DEVCHANDBHAI,DINESHBHAI DEVCHANDBHAI,SHASHIKANT DEVCHANDBHAI	,M/S S & S ASSOCIATES	SHANTILAL JEKISANDAS,LALITABEN SHANTILAL,SANMUKHLAL SHANTILAL,SURESHKUMAR SHANTILAL,MANJILABEN SHANTILAL,KALABEN SHANTILAL,CHIMANLAL JEKISANDAS	
160	CRA/1169/1995	27/09/2010	YUSUFBHAI MUSABHAI PARKHETI,	(MR BB DESAI)	DANGARWADA MASJID TRUST,GULAMHUSEN GULAMRASUL SAHID,IBRAHIM ABDULKARIM AHMADABADI,KASAMBHAI MOHMADBHAI BAKARIWALA,SABBIRHUSEN ABDULHAMID PETI,HAMIDKHAN ASHRAFKHAN PATHAN	,UNSERVED EXPIRED (N),MR SHAKEEL A QURESHI
161	CRA/1185/1995	01/05/2015	MADHAVJI KAJI RUPARELIA,	(MR DEEPAK M SHAH)	MOHANLAL VRUNDAVANDAS SHAH,	
162	CRA/1194/1995	04/07/2011	TRUSTEES OF TRUST AHMEDABAD SHETH ANANDJI KALYANJI PEDHI,SHRENIKBHAI KASTURBHAI,SHRENIKBHAI KASTURBHAI,MANUBHAI LALLUBHAI,MANUBHAI LALLUBHAI,CHARUCHANDRA BHOGILAL,CHARUCHANDRA BHOGILAL,GAURAVBHAI ANUBHAI,GAURAVBHAI ANUBHAI,HEMANTKUMAR CHIMANLAL BROKER,HEMANTKUMAR CHIMANLAL BROKER,ASHOKBHAI C GANDHI,ASHOKBHAI C GANDHI,SAMVEGBHAI ARVINDBHAI,SAMVEGBHAI ARVINDBHAI,SUDHIRBHAI UTTAMLAL MEHTA,SUDHIRBHAI UTTAMLAL MEHTA,SANATKUMAR BAKUBHAI,SANATKUMAR BAKUBHAI	(MR VC DESAI),MR TEJAS P SATTA	RC THAKKAR,DHIRUBHAI R THAKKAR	NOTICE SERVED,MR KV SHELAT

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163	CRA/1206/1995	01/05/2015	SURYAPRASAD DINBANDHU VYAS,	(MR FA MEMON)	TRUSTES OF THE TRUST AHMEDABAD GUJARATI DHOBI PANCH,AMBALAL FAKIRCHAND CHAUHAN,PRAVINBHAI FAKIRCHAND CHAUHAN,MINESH SOMABHAI,DEVDUTT KESHAVLAL RAJPUT	
164	CRA/1212/1995	01/05/2015	KESARBEN SAKARCHAND SHAH,	MR VASANTS SHAH	BHAVSAR CHANDRAKANT MANILAL,BHAVSAR JAYANTILAL MANILAL	
165	CRA/1215/1995	26/06/2012	MULRAJ HARIDAS OF JAMNAGAR DECD. THRO HEIRS,SMT.NIRANJANA MULRAJ ASHAR,SUNITA MULRAJ ASHAR,KALPANA MULRAJ ASHAR,BRIJESH MULRAJ ASHAR,NEETA MULRAJ ASHAR,MADHVI MULRAJ ASHAR	MR MEHUL S SHAH,(MR SURESHM SHAH),	MB DALAL & CO.,HB SHUKLA (DECD.THROUGH HIS HEIRS),ARUNBHAI H.SHUKAL,SHUBHASHBHAI H.SHUKAL DEL.CT. ORDER DT. 9/4/2012,CHANDRESHAKHER H.SHUKAL,BHASHAKERBHAI A. SHUKAL,WD/W KAMLABEN ARUNBHAI DAVE D/O.H.B.SHUKLA DEL.CT.9/4/12,ANILABEN BHATT,D/O.H.B.SHUKLA,TRUPTIBEN RAVAL,D/O.H.B.SHUKLA,DAKSHABEN JANI, D/O.H.B.SHUKLA,BHARTIBEN UPADHYAY D/O.H.B.SHUKLA,LABOUR AND INDUSTRIES LAW ADVISORS,SHUKLA & SHUKLA	,DELETED,RULE SERVED,MR SUNIL B PARIKH
166	CRA/1216/1995	03/12/2010	SIRINBAI YUNUSALI,TALIBALI YUNUSALI,BADRUDDIN YUNUSALI,HASIMALI YUNUSALI,FAZILABEN YUNUSALI,KHUZEMA YUNUSALI	(MR SK BUKHARI)	DIPIKABEN MAHENDRABHAI DESAI,	MR AR MAJMUDAR,MR NK MAJMUDAR
167	CRA/1218/1995	17/12/2014	LAXMIDAS HIRACHANDBHAI THROUGH HIS LEGAL HEIRS,JUGALKISHOR LAXMIDAS KOTECHA,INDIRABEN GIRISHBHAI,SURESHCHANDRA LAXMIDAS KOTECHA,ANILKUMAR LAXMIDAS KOTECHA,PRAFULCHANDRA LAXMIDAS KOTECHA	,MR YOGESH S LAKHANI	PUNAMCHAND FATEHCHAND SHAH,JAGJIVAN HARAKHJIBHAI KANOJIA,SHARDABEN LALJIBHAI,LALJI NATGIBHAI,DIVALIBEN MULJIBHAI,VASUKA CARBORENDUM WORKS	
168	CRA/1247/1995	01/05/2015	MAGANBHAI RAMBHAI,JELIBEN MAGANBHAI,PRAKASHBHAI RANCHHODBHAI,RANCHHODBHAI GOVANBHAI,CHANDRAKANT RANCHHODBHAI,CHETANKUMAR RANCHHODBHAI,KHUSHALBHAI MAGANBHAI,PARVATIBEN KHUSHALBHAI,RAJENDRABHAI KHUSHALBHAI	,MR MTM HAKIM	CHHITUBHAI P PATEL,BHARATKUMAR CHHITUBHAI PATEL,BHUPENDRAKUMAR CHHITUBHAI PATEL,VIJAYKUMAR,JAMUBHAI GOVANBHAI PRAJAPATI,DEVIBEN WD/O GOVANBHAI PARSHOTTAMBHAI,THAKOREBHAI GOVANBHAI PRAJAPATI,KHANDUBHAI GOVANBHAI PRAJAPATI,ASHUBHAI GOVANBHAI PRAJAPATI,MOHANBHAI GOVANBHAI PRAJAPATI	
169	CRA/1266/1995	27/06/2008	SURAT DIST COOP MILK PRODUCERSUNION LTD THRO' MANG. DIRECTOR,	MR MANISH R BHATT	JIMMY ENGINEER,	MS ROOPAL R PATEL
170	CRA/1323/1995	17/08/2010	DARJI RASIKLAL ATMARAM,	MR PRAKASH K JANI	DARJI RATILAL SAKARCHAND,ALLARAKHA MUSABHAI MALVI	MR IM BENGALI
171	CRA/1361/1995	01/05/2015	LEGAL HEIRS OF DECEASED TAHERALI NURBHAI KACHWALA,ABDULBHAI TAHERALI KACHWALA,YUSUFBHAI TAHERALI KACHWALA,RATUBAHEN TAHERALI KACHWALA	,MR RJ OZA	HEIRS OF DECEASED SAIFUDDIN BHAI NURBHAI KACHWALA,HATIMBHAI SAIFUDDINBHAI VORA,HASIMBHAI SAIFUDDINBHAI VORA,ABIDBHAI SAIFUDDINBHAI VORA,MAHMADIBHAI SAIFUDDINBHAI VORA,KASAMBHAI SAIFUDDINBHAI VORA,MUSLIMBHAI SAIFUDDINBHAI KACHWALA,KHATIJABAHEN SAIFUDDINBHAI VORA,SADRUDDINBHAI HUSEINBHAI MASANI	
172	CRA/1368/1995	01/05/2015	PATEL HIRABHAI NATHABHAI,	MR MUKUND M DESAI	PATEL PARSHOTTAMBHAI NATHABHAI,	
173	CRA/1369/1995	01/05/2015	SURAGHBHAI AMRABHAI,	MR MANOJ N POPAT	MANAVADAR VANTHLI NAGRIK BANK,	

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174	CRA/1372/1995	08/02/2011	RAMABEN AMARSHI OF JAMNAGAR,	(MR SURESHM SHAH)	CHATRABHUJ GIRDHARLAL,DILIPKUMAR MATHURDAS,HEIRS OF DECEASED MAHENDRAKUMAR MATHURDAS,HARSHABEN M.GOKANI C/O MOHANLAL P KHAKHARIA,BABA MAHENDRAKUMAR THROUGH HIS GUARDIAN HARSHABEN	,RULE SERVED,(MR UMESH A TRIVEDI)
175	CRA/1383/1995	01/05/2015	MUKESH DHARAMSHI RAO,	(MR JV MEHTA)	DIST.COLLECTOR,DY.COLLECTOR	
176	CRA/1426/1995	01/05/2015	MAHARANISHRI BRIJKUNVERBA THROUGH POWER OF ATTORNEY,PARAKRAMSINH NARSINHSINH ZALA,MADANPRASAD KANTILAL UPADHYAYA	,(MR JD AJMERA)	PATEL PREMJIBHAI VASHRAMBHAI,	
177	CRA/1437/1995	01/05/2015	MADAN @ HIRALAL DEVABHAI,PREMABHAI DEVABHAI	,MR PM THAKKAR	RAMANLAL CHHOTUBHAI PATEL,BHAGWANBHAI DEVABHAI	
178	CRA/1458/1995	01/05/2015	MOHAMMED GAFOR KASAM MANSURI,HEIRS OF DECEASED MUSEJI ISAPJI MANSURI,ALLARAKHI WD/O.MUSAJI ISAPJI,RASULBHAI ALIAS RASHEEDBHAI MUSAJI MANSURI,SHAMEEMBHAI ALIA SHAMIBHAI MUSAJI MANSURI,SAEEDMOHAMMED MUSAJI MANSURI	,(MR NA SHAIKH)	SPECIAL LAND ACQUISITION OFFICER,	
179	CRA/1476/1995	01/05/2015	J J KHAN,	MR PF ZAVERI	ASUTOSH TRADING CO,	
180	CRA/1490/1995	03/09/2009	NATVARLAL PRABHUDAS PATEL,	MR KV SHELAT	JANKIBAI LAKHRAJ WD/O LAKHRAJ VIROMAL,SUSHILA LAKHRAJ,KANTA LAKHRAJ,MOHAN LAKHRAJ,BHAGVAN LAKHRAJ,SONA LAKHRAJ,KAMAL LAKHRAJ,DAULATRAI VIROMAL	RULE SERVED,MR BJ TRIVEDI,(MR JT TRIVEDI)
181	CRA/1518/1995	01/05/2015	JAIRAMDAS & SONS,	(MR JD AJMERA)	GAUTAM KHANDELWAL,DEVANCHAND BUDHAMAL,TIKAM MOTIRAM NAVANI	
182	CRA/1527/1995	01/05/2015	BHAILALBHAI SHANKARBHAI PATEL,	MR JN JADEJA	JETHALAL NATHALAL PATEL,GHANSHYAM LAND CORP.,BHARATBHAI BABALDAS PATEL,VISHNUBHAI PUNJABHAI PATEL	
183	CRA/1528/1995	01/05/2015	GARODIYA INDUSTRIES,NAKTHMAL RANGLAL GARODIYA,RAKESH NATHMAL GARODIYA,KUSUM ASHOK GARODIYA	,(MR JB PARDIWALA)	TRIKAMDAS NARAYANDAS TANNA,SHIVDAS RAMDAS THAKKAR,MAYABEN W/O.MADHAVJI KHATAU KATIRANI,JAGDISH MADHAVJI KATARA,GIRISH MADHAVJI KATARA,M/S.J.J.ENGINEERING CORPO.,MOHANLAL GOVINDJI THAKKAR	
184	CRA/1558/1995	01/05/2015	RELIANCE INDUSTRIES LTD.,RESHAM UDYOG	,MR RS SANJANWALA	KAILASH CRIMPERS,SHAMBHUBHAI LAXMANBHAI PATEL,VRAJLAL MEGHJIBHAI PATEL,BHIKHABHAI MEGHJIBHAI PATEL,RAMESHBHAI VISHNUPRASAD JANI,DINESHKUMAR RAMJIBHAI PATEL	
185	CRA/1565/1995	11/08/2011	SHETH ARVINDBHAI NAROTAMBHAI,SHETH NIRANJANBHAI NAROTAMBHAI,SHETH SHRANIKBHAI KASTURBHAI,SAMVEGBHAI ARVINDBHAI,HANSABEN NIRANJANBHAI,ANAMIKA SAMVEGBHAI LALBHAI	DELETED,MR VIBHUTI NANAVATI	JOITARAM MOTIRAM'S PARTNERSHIPFIRM,KANTILAL JOITRAM PATEL [DECD THRO HIS HEIRS],NARENDRA KANTILAL PATEL,RADHABEN WD/O KANTILAL J PATEL,DAHYABHAI JOITRAM PATEL [DECD THRO HIS HEIRS],SULOCHANABEN WD/O DAHYABHAI PATEL,JAGRUTI DAHYABHAI JOITARAM,VIJAYBHAI DAHYABHAI GANDHI (MINOR),MINOR DILIP DAHYABHAI GANDHI (THROUGH GUARDIAN RESPT.NO.3/1,GUNVANTBHAI JOITRAM PATEL [DECEASED THRO HEIRS & L.R.],MAHESH GUNVANTLAL GANDHI,NARENDRA GUNVANTLAL GANDHI,VIRESH GUNVANTLAL GANDHI	,NOTICE SERVED,RULE SERVED,RC JANI & ASSOCIATE
186	CRA/1600/1995	16/12/2010	NATVARLAL CHANDULAL SHAH,	(MR MB GANDHI)	BACHUBHAI VITHALBHAI,	RULE SERVED
187	CRA/1650/1995	01/05/2015	BARODA MUNICIPAL CORPORATION,	MR PRANAV G DESAI	GULAMBHAI RAHIMBHAI SHEIKH,	

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188	CRA/1719/1995	22/09/2008	POLYSHAFT MANUFACTURERS,PROPR.RANCHHODBHAI VRAJLAL SHAH,	NOTICE SERVED	GIDC,NIRUBEN PURSHOTTAMDAS PRAJAPATI	NOTICE SERVED BY DS, (MR MB GANDHI),MR AV PRAJAPATI
189	CRA/1750/1995	14/06/2012	TRADERS PRIVATE LTD,	M/S TRIVEDI & GUPTA	EAST INDIA PHARMACEUTICAL WORKS LTD,	NOTICE SERVED,RULE SERVED
190	CRA/1802/1995	21/10/2008	HINDUSTAN EARTH MOVERS PVT. LTD.,	MR BHARAT JANI	GUJARAT TRACTORS CORP. LTD.,	MR NK MAJMUDAR,MR MK VAKHARIA
191	CRA/1817/1995	28/09/2010	UMEDRAM ISHWARLAL,	MR SH SANJANWALA	JASHUBEN WD/O ISHWARLAL GANGARAM,DHANGAURI D/O ISHWARLAL GANGARAM	MS KJ BRAHMBHATT,MR CJ VIN
192	CRA/1873/1995	26/11/2010	KALI BACHU DANABHAI,	MR YOGESH S LAKHANI	LEGAL HEIRS OF DECEASED JAYANTILAL DALICHAND SHETH,SUBHASHBHAI JAYANTILAL SHETH,NITJN JAYANTILAL SHETH,HANSIKA NARENDRAKUMAR SHAH	,RULE SERVED
193	CRA/1877/1995	24/11/2010	PRAKAMSINH R CHAUHAN DECEASED THROUGH LEGA HEIRS,RASIK KUNVARBA P CHAUHAN,PRUTHAVISINH P CHAUHAN,PRADUMANSINH P CHAUHAN,JANIIBEN NARENDRASINH	MR DJ BHATT	UDESINH ANTONBAVA-DECEASED THROUGH LEGAL REPRESENTATIVES,JAIDEVSINH UNDESINH RANA,GOPALSINH UDESINH RANA,JAGUBEN WD/O UDESINH,PADMABEN UDESINH	,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),REFUSED SERVED (N)(10)
194	CRA/1928/1995	01/05/2015	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HEMANT S SHAH	SHANTABEN GORDHANDAS KANJIA,DHIRAJLAL GORDHANDAS,DILIPKUMAR GORDHANDAS KANJIA,ANSUYA BHUPAT PATEL,KIRTIBALA GORDHANDAS KANJIA	
195	CRA/1996/1995	31/03/2011	PATEL HARIPRASAD DAHYABHAI VIDYALANKAR,	(MR MD PANDYA)	BAI MANJULABEN D/O DECEASED KANTILAL RANCHHODDAS,HASMUKHLAL CHIMANLAL [DECD. THRO. HEIRS AND L.R.],HARESHBHAI HASMUKHLAL,BHARATBHAI HASMUKHLAL,KETANBHAI HASKUKHLAL,HANSABEN RAJESHKUMAR PANCHOLI,JAYSHRIBEN DASHRATHKUMAR MISTRY	MR MUKUND M DESAI
196	CRA/2004/1995	13/04/2010	KANSARA SONI SHAMJI DEVKARAN,	(MR SURESHM SHAH)	KANSARA SONI GOVINDJI DHARSI,	MR CH VORA
197	CRA/2014/1995	31/07/2008	MANSUKHBHAI MADHAVJI RAVAL,	MR RD DAVE	KANAIYALAL UTTAMCHAND SHROFF,	NANAVATI ASSOCIATES
198	CRA/2018/1995	31/07/2008	MANSUKHBHAI MADHAVJI RAVAL,	MR RD DAVE	KANAIYALAL UTTAMCHAND SHROFF,	NANAVATI ASSOCIATES
199	CRA/2026/1995	31/03/2011	RAMANIKLAL LILADHAR SONI,	UNSERVED EXPIRED (N),MR RUPEN M SHAH	MANUBHAI LILADHAR SONI,	MR HD VASAVADA
200	CRA/2084/1995	16/12/2010	VITHALDAS MADHAVJI ACHARYA,DHARMENDRA V.ACHARYA,YOGESH V ACHARYA,NITIN V ACHARYA,SURESH V ACHARYA,REKHABEN@ PUSHPABEN R.JOSHI. D/O.VITHALDAS ACHARYA.,KRIISHNABEN R.JOSHI. D/O.VITHALDAS ACHARYA.,LATABEN A OZA. D/O.VITAHLDAS ACHARYA.,PRAFULABEN R PPPPPANDYA. D/O.VITHALDAS ACHARYA.	UNSERVED EXPIRED (N),MR MK VAKHARIA	NANDUBEN RAGHAVJI-DIED THRO' HEIRS,DAMAYANTIBEN RAGHAVJI W/O RAMESHKUMAR MEGHAJI,ALPABEN ALIAS PRAFULABEN RAGHAVJI W/O DOLARRAI NANALAL,MOHANLAL RAGHAVJI,DHIRAJLAL RAGHAVJI	,DS AFF.NOT FILED (N),RULE SERVED,MR AR THACKER

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
201	CRA/2089/1995	07/01/2015	M.K.S. HANVANTSINHJI MADANSINHJI,	MR CH VORA	YUVRAJ PRITHVIRAJSINHJI,MAHARAO MADANSINHJI VIJAYRAJJI(NOW DECEASED),MAHARANI RAJENDRAKUNVARBA SAHEB,M.S.K. BHUPATSINHJI MADANSINHJI SAHEB,K.S.SATYAJITSINHJI HANVANTSINHJI,K.S.PRATAPSINHJI HANVANTSINHJI,NARANJI KALUBA JADEJA,JYOTIBEN MOHANLAL SHAH,A.S.K.S. BRIJRAJ,A.S.K.S. NARENDRO KUMARI	
202	CRA/2106/1995	26/11/2010	LEGAL HEIRS OF DECEASED JAYANTILAL DALICHAND SHETH,SUBHASHBHAI JAYANTILAL SHETH,NITJN JAYANTILAL SHETH,HANSIKA NARENDRAKUMAR SHAH	(MR SURESHM SHAH)	KOLI BACHU DANABHAI DECD.THR. HEIRS.(CA NO.2679/08-17.4.08.),KANTABEN BACHUBHAI,DINESH BACHUBHAI.,DHARMESH BACHUBHAI.,JAYSHREE BHARATBHAI.,KAILASH DILIPBHAI,GITA SHANKARBHAI	,MR ASHISH M DAGLI
203	CRA/2149/1995	05/05/2011	SHANTABEN AMRATLAL SHAH WIDOW OF AMRATLAL DAHYABHAI,NARENDRABHAI AMRATLAL SHAH,NITINBHAI AMRATLAL SHAH	(MR SURESHM SHAH)	PRAVINBHAI ISHWARBHAI VANAND,	MR HM PARIKH
204	CRA/2272/1995	12/01/2011	JAYANTILAL KASTURCHAND VORA,	MS KJ BRAHMBHATT	VINOD CHHOTALAL SHAH,INDULAL RATILAL TURAKHIYA,RASIKLAL RATILAL TURAKHIYA	DELETED,(MR JD AJMERA)
205	CRA/39/1996	27/03/2012	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION LIMITED,	(MR YF MEHTA)	R. PARMAR & COMPANY [DECEASED](THROUGH LEGAL HEIRS),NITINKUMAR RAMNIKLAL PARMAR	,MR MRUGEN K PUROHIT
206	CRA/40/1996	27/03/2012	GUJARAT INDUSTRIAL DEVELOPMENTCORPN.LTD,,	(MR YF MEHTA)	R.PARMAR & COMPANY [DECEASED] (THROUGH LEGAL HEIR),NITINKUMAR RAMNIKLAL PARMAR	,MR MRUGEN K PUROHIT
207	CRA/41/1996	27/03/2012	GUJARAT INDUSTRIAL DEVELOPMENTCORPN.LTD,	(MR YF MEHTA)	R.PARMAR & COMPANY [DECEASED] (THROUGH LEGAL HEIR),NITINKUMAR RAMNIKLAL PARMAR	,MR MRUGEN K PUROHIT
208	CRA/45/1996	22/02/2011	GULAMMOHMAD MUSABHAI,SULEMAN MUSABHAI,HEIRS OF IBRAHIM MUSABHAI,JANEB IBRAHIM,SALIM IBRAHIM,HANIF IBRAHIM,MEHMOOD IBRAHIM,FATMA MUSABHAI,AMINA MUSABHAI,KHATIJA MUSABHAI,MARIYAM MUSABHAI,HAJRA MUSABHAI		MOGHIBEN DALABHAI HEIRS OF DALABHAI BHOJABHAI,CHATURBHAI DALABHAI HEIRS & L/R OF MOGHIBEN DALABHAI.	,MR BHUSHAN B OZA
209	CRA/65/1996	04/03/2011	VIJAYKUMAR YASHWANTRAO VANGIKAR,NIRMALABEN YASHWANTRAO VANGIKAR,ANIL YASHWANTRAO VANGIKAR,RAMESH YASHWANTRAO VANGIKAR,SATISH YASHWANTRAO VANGIKAR,PRASHANT YASHWANTRAO VANGIKAR,SANJEEV YASHWANTRAO VANGIKAR	MR SUDHAKAR B JOSHI	RAMESHCHANDRA NARAYANDAS THAKKAR,	MR PF MAKWANA
210	CRA/91/1996	01/05/2015	MANGIBEN WD/O AMBALAL LALBHAI,RAMANLAL AMBALAL MALI,NARENDRA AMBALAL MALI	,MR RS SANJANWALA	KANTILAL ISHVERLAL LOTWALA,BHUPATBHAI KANCHANLAL JARIWALA	
211	CRA/100/1996	23/11/2010	BADARSHA DADUSHA DIWAN DECEASED THRO' LEGAL HEIRS,JINNATBEN BADARSHA,AHMEDSHA BADARSHA,ABDULRAZAKSHA BADARSHA	MR PRAKASH K JANI	MOHMAD IQBAL,MOHMAD YUSUF	SERVED BY AFFIX. (R),MR BHARAT JANI
212	CRA/106/1996	01/05/2015	MANILAL OCCHHAVLAL SONI,JAYANTIBHAI OCCHHAVLAL SONI,SASHIKANT NATWARLAL SONI	,(MR RN SHAH)	HEIRS OF DECEASED DAHYABHAI JOSHI,CHANDANBEN D JOSHI,CHANDRAKANT D JOSHI,GAJANAND D JOSHI,MUKESH D JOSHI,UMESH D JOSHI	
213	CRA/110/1996	31/07/2012	PRAHLADBHAI JERAMDAS PATEL SINCE DECEASED THRO HIS HEIRS,NAGINBHAI PRAHLADBHAI PATEL,VASUDEV PRAHLADBHAI PATEL,DASHRATBHAI PRAHLADBHAI PATEL,KANUBHAI PRAHLADBHAI PATEL,JYOTSNABEN PRAHLADBHAI PATEL,MOTIRAM JERAMDAS PATEL,UMEDRAM JERAMDAS PATEL	MR MC BHATT,	VAGHJIBHAI DESAIBHAI PATEL,URMILABEN HARISHBHAI PATEL,UTPALBHAI HARISHBHAI PATEL,HARIBHAI VAGHJIBHAI PATEL	,MR VIBHUTI NANAVATI
214	CRA/166/1996	01/05/2015	BHANUBHAI BHAILALBHAI PATEL,	MR PR THAKKAR	STATE OF GUJARAT,SPL.LAND ACQUISITION OFFICER,SENIOR PROJECT MANAGER	
215	CRA/210/1996	14/06/2012	BALVANTBHAI BHOGILAL PANCHAL SINCE DECD.THRO HIS HEIRS,HANSABEN BALVANTBHAI PANCHAL,MILAN BALVANTBHAI PANCHAL	MR AJAY R MEHTA,	PREMJIBHAI CHHAGANLAL PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)

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216	CRA/213/1996	07/05/2009	HARDAS SAVDAS KHEDBHAYA,	MS SEJAL K MANDAVIA	KARMAVIR DILSUKHRAI ACHARYA,NATVARLAL R BHATT,ARVINDKUMAR GIRDHARLAL NANDA,RANJANBALA ARVINDKUMAR NANDA,GAURAVKUMAR ARVINDKUMAR NANDA'	RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH),MR UNMESH D SHUKLA
217	CRA/236/1996	16/11/2010	DOSHI CHITRANJAN HARJIVANDAS,	MR HD VASAVADA	CHANDRAKANT JAYANTILAL MEHTA,	MR GM JOSHI
218	CRA/246/1996	24/12/2010	JUPITER INDUSTRIES,	(MR SURESHM SHAH)	RATILAL V LAKHANI DIED-BY HIS HEIRS & L.R.,PRABHABEN R LAKHANI (DECD.THROU' HEIRS),RAMANLAL R LAKHANI,CHANDULAL R LAKHANI,HANSABEN G TANNA,BHARTIBEN J TANNA,MAHESH BABULAL-DELETED.ORDER DTD.7.8.08.,SUNIL BABULAL.DELETED.ORDER DTD.7.8.08.,LAXMIDAS C CHOTAI.DELETED.ORDER DTD.7.8.08.,JAMNADAS C CHOTAI.DELETED. ORDER DTD.7.8.08.	,DELETED,(MR JR NANAVATI)
219	CRA/352/1996	26/11/2010	YUSUFBHAI ALLARAKHJI CHHIPA [DECD. THRO HEIRS AND L.R.],MARIAMBIBI WD/O OF YUSUFBHAI,MEHEBOOB YUSUFBHAI,IQBAL YUSUFBHAI,HARUNBHAI YUSUFBHAI,RAMZANIBHAI YUSUFBHAI,ISMAILBHAI YUSUFBHAI	(MR MB GANDHI)	SABIRBHAI MUSAJI CHHIPA,	MR KV SHELAT
220	CRA/356/1996	17/04/2008	AMBICA YARN PRODUCTS CO.,	(MR JT TRIVEDI)	WINDING SPARES MACHINERY CO.,	MR DF AMIN
221	CRA/394/1996	01/09/2015	SHANKERLAL DEVIKISHAN LAKHARA PRO. OF SILVER TRADERS,	MR HM PARIKH	JAYANTILAL DADUBHAI SHROFF,	
222	CRA/428/1996	01/05/2015	TURAK ABDUL GANI VALI MOHMMAD RAMASHA THRO.NOORMOHMMAD VALI,TURAK ADREMAN VALI MOHAMMED RAMASHA THRO.NOORMOHMMED VALI,TURAK ISMAIL VALI MOHMMAD RAMASHA THRO.NOORMOHMMAD VALI,TURAK NOORMOHMMED VALI MOHMMED RAMASHA	,MR ANSHIN H DESAI	PATANI HUSSAIN HAJI VALIMOHAMMED HADA,	
223	CRA/476/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	MEGHJIBHAI JADADVBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
224	CRA/477/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	SHANTUBEN SHILABHIA,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
225	CRA/478/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	LILLIBEN JADAVBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
226	CRA/479/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	MEGHJIBHAI JADADVBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
227	CRA/480/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	MINOR MAGANBHAI HARJIBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
228	CRA/481/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	MINOR KUMUDBEN SHIBABHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
229	CRA/482/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	SHANTUBEN GOBARBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH

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230	CRA/483/1996	06/02/2012	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT),MS LILU K BHAYA	SHAMUBEN HARJIBHAI,BAHADURBHAI VASURBHAI,BILALBHAI BAUDHINBHAI GADA	NOTICE SERVED,MR SUNIL K SHAH
231	CRA/519/1996	01/05/2015	ADMINISTRATOR OF SHRI MARGI SADHU SAMAJ SMASHAN BHUMI,MANIRAMBHAI TULSIDAS KABIR,NARANDAS GATARAM KAPADI	,MR VH DESAI	BHATTI GAMBHIRSINJI BHUPATSINHJI,BHIMABHAI HIRABHAI,MOHANBHAI VITHALBHAI SOLANKI,TULSIBHAI CHHAGANBHAI,INSPECTING OFFICER (COURT-FEE)	
232	CRA/529/1996	31/03/2015	SURAT MUNICIPAL CORPORATION,	TANNA ASSOCIATES	JASHUBEN NARSINH,	
233	CRA/531/1996	01/12/2015	SUNDERLAL MAGANLAL,TARABEN GUNVANTLAL SHAH,VARSHA GUNVATNLAL SHAH,HASMUKHLAL MAGANLAL SHAH	,MR KV SHELAT	SUDHIRBHAI KHANDUBHAI,TARABEN KHANDUBHAI,JAYSHREEBEN KHANDUBHAI,RAMANBHAI KESHURBHAI,INDUBEN WD/O ISHVERBHAI KESHURBHAI	MR DD VYAS,M/S.VYAS ASSOCIATES
234	CRA/557/1996	08/07/2009	JAMES DENIALBHAI CHRISTEE DECD.THRO HEIR MADHUSUDAN,	(MR GIRISH D BHATT)	SAIYED MOHMED MIRASAHEB KADRI DECD.THRO'HEIR KHURSHIDBANU&2,KHURSHIDBANU WD/O SAIYED MOHMED MIRASAHEB KADRI,SOHEL MOHMED SAIYED MOHMED KADRI,NAVED MOHMED SAIYED MOHMED KADRI,JAMES DENIALBHAI CHRISTEE DECDTHRO'HEIR JYOTIBEN & 2 ORS.,JYOTIBEN WD/O JOHNBHAI JAMES DENIAL,MINOR JASTLIN JOHNBHAI JAMES DENIAL THRO'MOTHER JYOTIBEN,MINOR JASMINE JOHANBHAI JAMES DENIAL THRO'MOTHER JYOTIBEN	,RULE SERVED,RULE SERVED BY DS,MR MEHUL S SHAH,(MR SURESHM SHAH)
235	CRA/584/1996	01/05/2015	TAILOR BHARATKUMAR CHIMANLAL THRO'POWER OF ATTON.C.U.DARJI,	MR GM AMIN	AHMEDBHAI ISAMIYA SAIYED-DIED THRO'HEIR AHZAZ AHMED & 1 ORS.,AHZAZ AHMED SAIYAD AHMED,SHARAFAT AHMED SAIYAD AHMED	,MS BANNA S DUTTA
236	CRA/594/1996	01/05/2015	PATEL PANNALAL PURSHOTTAMDAS,	MR HM PARIKH	LAXMINARAYAN SHROFF,NAVINCHANDRA SHANTILAL,KANUBHAI DAHYALAL PATEL	
237	CRA/656/1996	14/12/2009	BHOGILAL HARKISHANDAS ENGINEER,SARASPUR ICE FACTORY,CHANDRAKANT UTTAMRAM ENGINEER HIMSELF AND HEIR-UH ENGINEER,UMIYABEN UTTAMRAM ENGINEER HEIR OF UH ENGINEER - DECD.	MR ASPI M KAPADIA	NASIM MUNIR AHMEDI,SHENAZ NASIR AHMEDI,JAVEED NASIR AHMEDI,ATIF NASIM AHMEDI,UZMA NASIM AHMEDI,BASHIR MUNIR HUSSAIA,ZAHIR MUNIR,FARJANA MUNIR,REHANA WD/O ABDUL HUSEIN	,DELETED,RULE NOT RECD BACK,(MR BHARAT J SHELAT)
238	CRA/657/1996	12/10/2010	BHOGILAL HARKISHANDAS ENGINEER,SARASPUR ICE FACTORY,UTTAM HARKISHANDAS ENGINEER THROUGH CHANDRAKANT ENGINEER,UMIYABEN UTTAMRAM ENGINEER,CHANDRAKANT UTTAMRAM	MR ASPI M KAPADIA	NASIM MUNIR AHMEDI,BASHIR MUNIR,ZAHIR MUNIR,FARJANA MUNIR,REHANA WD/O ABDUL HUSEIN	DELETED,(MR BHARAT J SHELAT)
239	CRA/663/1996	01/05/2015	RAMESHCHANDRA I. SUKHADIA,	(MR GK UPADHYAY),MR VIKRAM J THAKOR	K. M. MAKWANA, ADVOCATE,BHARATKUMAR ISHWARLAL SUKHADIA,NATVARLAL ISHWARLAL SUKHADIA,SHARDABEN ISHWARLAL SUKHADIA	,MR AS PANDYA
240	CRA/712/1996	14/08/2018	UNITED INDIA INSURENCE CO LTD,	NOTICE SERVED	BABABHA PUNJABHA,BUDHA TAKIYABHAI,DINESH HANSRAJBHAI PANJRI	
241	CRA/755/1996	06/09/2010	CHAMPABEN BALVANTRAI BHATT,MARKANDRAY BALVANTRAY BHATT	DELETED,(MR MB GANDHI)	MANIBEN MAGANLAL PATEL,MANUBHAI MAGANLAL (NANALAL)	SERVED BY RPAD (R),MR AD DESAI
242	CRA/775/1996	01/05/2015	MIRSABKHAN KESARKHAN PATHAN,	MR NILESH A PANDYA	ADAM BAGAS MOHAMMAD,	
243	CRA/793/1996	18/11/2011	BACHUBHAI MAGANLAL DESAI,BACHIBEN MAGANLAL DESAI	MR DJ BHATT	UPENDRAKUMAR CHIMANLAL SHAH,	DS AFF.NOT FILED (R)

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244	CRA/889/1996	30/11/2010	ISHWARLAL DHANSHUKHLAL,GANESH MULCHANDDAS,ARUN MULCHANDDAS,HASMUKH MULCHANDDAS,PRAVINCHANDRA MULCHANDDAS,SHANTABEN WD/O PRAVINBHAI MULCHANDBHAI RANA.,JASWANTLAL PRAVINBHAI RANA,HARISHANKAR PRAVINBHAI RANA,BHARATBHAI PRAVINBHAI RANA	(MR RN SHAH),	NATWARLAL MOHANLAL GHANTIWLAL,JAYANTILAL MOHANLAL GHANTIWALA	MR MIHIR H JOSHI,MR ANUJ K TRIVEDI
245	CRA/898/1996	01/10/2010	RAMESHBHAI GORDHANBHAI PATEL SINCE DECD.THRO HIS HEIRS,RAMESHBHAI S/O GORDHANBHAI PATEL,KANTIBHAI S/O GORDHANBHAI PATEL,JAYANTIBHAI S/O.GORDHANBHAI PATEL,RAMANBHAI S/O. GORDHANBHAI PATEL,DINESHBHAI S/O. GORDHANBHAI PATEL,DAHINEN WD/O. GORDHANBHAI PATEL	MS KJ BRAHMBHATT	SHAH BABUBHAI SHANKERLAL BIN MOTIBHAI,SHAH CHAMPAKLAL SHANKERLAL BINMOTIBHAI	DELETED,MR JK PARMAR
246	CRA/904/1996	01/05/2015	KAPILABEN WD/O SUMANBHAI ISHVARBHAI PATEL,NIKULABEN SUMANBHAI PATEL,SUDHIRBHAI SUMANBHAI PATEL,ALKABEN SUMANBHAI PATEL,TUSHARBHAI SUMANBHAI PATEL	(MR JV MEHTA)	DESAI MANUBHAI RAMBHAI,CHIMANBHAI RAMBHAI - DECEASED BY HIS HEIRS,DHIRAJBEN WD/O CHIMANBHAI RAMBHAI DESAI,HEMABEN D/O CHIMANBHAI RAMBHAI,RAJENDRAKUMAR CHIMANBHAI DESAI,SHARADBHAI CHIMANBHAI PATEL,SUNILBHAI CHIMANBHAI DESAI,PRAGNABEN CHIMANBHAI DESAI,DESAI DINUBHAI RAMBHAI,CHHOTABHAI LALLUBHAI DESAI DECEASED BY HIS HEIRS,BIPINBHAI CHHOTABHAI DESAI,RAJNIKANT CHHOTABHAI DESAI,SUSHILABEN CHHOTABHAI DESAI,INDIRABEN CHHOTABHAI DESAI,VITTHALBHAI LALLUBHAI DESAI - DECEASED BY HIS HEIRS,PARIMAL VITTHALBHAI DESAI,VIBHABEN VITTHALBHAI DESAI,SAVITABEN VITTHALBHAI DESAI	
247	CRA/945/1996	15/02/2011	JAINARAYAN RAMCHANDRA,RAMCHANDRA JAINRARAYAN THR' HERIS & LEGAL REPRES.,JAGATVIJAY RAMCHADNRA,BHARATKUMAR RAMCHANDRA,KAMLVIJAY RAMCHANDRA,NIRMALA DHARMPAL,RAJMUMARI SHYAMLAL	NOTICE UNSERVED,MR BJ JOSHI	CHHAGANLAL U SARAIYA THR' HERIS & LEGAL REPRES.,CHAMPABEN B SHAH [SINCE DECD.THRO HER HEIRS AND L.R.],INDUBEN T SHAH,CHIRANTAN BABULAL SHAH,BHAVANABEN BABULAL SHAH W/O JAYESHKUMAR NAVALCHAND SHAH	RULE SERVED,RULE UNSERVED,MR KETAN D SHAH
248	CRA/955/1996	01/05/2015	NEW INDIA ASSURANCE CO.LTD.,	(MR HM BHAGAT)	NANDABEN DHIRAMBHAI,RAMPRASAD KRISHNAPRASAD SHARMA,CHANDULAL AMULAKH VORA	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	MATTER NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
249	CRA/1033/1996	26/06/2012	INSPECTING OFFICER (COURT-FEES),	GOVERNMENT PLEADER	KESHAVLAL AMRATLAL,MAHENDRAKJMAR RAICHAND,VITHALDAS KARSANDAS,KHUSHALDAS RAICHAND,HARSUKHRAI RAICHAND,DAULATRAI RAICHAND,CHANDULAL RAICHAND,HIMATLAL NARBHERAM,NARENDRAKUMAR HIMATLAL,ATULKUMAR DEVCHAND,DEVCHAND RANCHHOD,VINODRAI AMRATLAL,CHANDRAKANT AMRATLAL,HARSUKHLAL DEVCHAND,SHANTILAL DEVCHAND,ATULKUMAR RANCHHOD,DEVCHAND RANCHHOD,NAROTTAM DEVCHAND,CHHABILDAS KESHAVLAL,DHARAMSI GANGAJI,SHARDAGAURI HIMATLAL,HASUMAL LILARAM,JAMNADAS PREMJI,MULJI ODHAVJI,MATHURDAS RAMJI-FARKHADISH TEXTILES,JAYSHRI JAMUNA MAHARANI TEXTILES,DIPAK JYOTI TEXTILES THRO' VITHALDAS KARSANDAS,HARE KRISHAN HARE RAM THRO' MATHURDSAS RAMJI,SHAMJIBHAI AMBABHAI-APSARA DYEING &PRINTING WORKS,RABI [DELETED],BIPINCHANDRA TEXTIELS THRO' BIPINCHANDRA PANCHAND,ASHWIN TEXTILE THRO' JAYESHKUMAR PANCHAND,MANIBEN DEVRAJBHAI,BJ BOSMIYA-JADDISH DYEING & PRINTING,RB PANACHAND-HETAL PROCESSORS,CHUNILAL MANEKCHAND DOSHI AMARDEEP TEXTILES PRINTING,NAVINCHANDRA V JOGI,CHANDULAL MANEKCHAND DOSHI,JADIYA MUKESH D-CHANDAN TEXTILE PRINTERY,NAVINCHANDRA JAYSUKHLAL THRO' JADAVBEN VASHRAM,PRABHUDAS K PATEL,MANGVARIDAS LILARAM [DELETED],SAMUBEN SHAMJIBHAI,RATILAL KANJI TARPARA,PRABHABEN GOKALDAS-DIGVIJAY TEXTILES,NANJIBHAI KURJI,VINODRAY DWARKADAS,CHANDULAL DWARKADAS,CHHOTALAL DHARAMSHI,KESHAV TEXTILE,PRAVIN TEXTILES,VALLABHBHAI MOHANBHAI-CHETALI TEX,DEVJIBHAI VASHRAMBHAI MAKWANA,HARILAL BECHARBHAI THUMAR JESUKH DYEING,VRUJLAL JERAMBHAI-ALLWIN TEXTILE,MAVJIBHAI DUNGARBHAI VEKARIYA JETIN DYEING,CHANDULAL RAVJIBHAI GONDALIA-SAHYOG PROCESS,RAVJIBHAI TAPUBHAI GONDALIA TEVIKRUPA TEX,SAVITABEN RAVJIBHAI GONDALIA,VALJIBHAI BHUTABHAI KHACHARIYA,BABUBHAI JETHABHAI SAKARIYA,SHAILESHKUMAR BHIKHABHAI & ORS,NATHALAL MANJIBHAI-MINA PRINT,KIMATMAL JESHAMAL-JAY HANUMAN DYEING,GORDHANDAS RAJANDAS [DELETED],DHIRAJILAL PUNABHAI SABRELIA,JAMANBHAI LAVJIBHAI VADALIA,GAGANDAS CHOITHARAM-ATAL DYEING,JAMATMAL SHAMBHUMANL SINDHI,AMBIKA SKRIN PRINTARY [DELETED],INDRESHWAR DYEING & PRINT WORKS,DHANJIBHAI MANJIBHAI THUMAR,HAJI JAMAL MANSURI DELETED AS PER COURT'S ORDER,ABDUL HUSEIN YUSUFALI DARUWALA,HAKMICHAND MANJIBHAI DELETED AS PERCOURT'S ORDER,TILIBEN TARACHANDBHAI-EGAL SCREEN PRINT,UDHRAJMAL KHATUMAL,GULUMAL SADHUMAL,UJAMBEN JIVABHAI [DELETED],ARJUN DYEING,DHALUMAL BHOJRAJMAL,HANSRAJ KHATUMAL-ASHA DYEING,KHUBCHAND NENUMAL-SHATI DYEING,NARENDRAKUMAR SHITALDAS,NARDNDRAKUMAR SHITALDAS,JAGRUTI TEXTILES PRINTARY WORK,JYOTI TEXTILES PRINTARY WORKS,NARANDAS MOTIRAM,NARANDAS MOTIRAM,GANGABEN PREMJIBHAI AMIPARA,JUMABHAI ISHABHAI GABACH JANAVI DYEING DN MARTHAK	,DELETED,RULE SERVED,REFUSED SERVED (R)(70),MR DL KOTHARI,MR AR THACKER

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
250	CRA/1043/1996	15/11/2010	HAFEJ ABDUL GA GAJVAR MANAGER OF MADRESA E NURUL ISLAM CHALI,	MR HARIN P RAVAL	MOHMAD ASARAF USMAN MEMAN,JENABIBI ABDUL GAFUR	RULE SERVED,RULE UNSERVED
251	CRA/1105/1996	20/06/2012	KISHAN CHAND CHANDANSINH RAO,	MS NIYATI K SHAH,MR.D K.PUJ	VASUMATIBEN MAGANLAL MUNANI DECD.THRO HEIRS,ARUNA D/O MAGANBHAI MANANI W/OMULJIBHAI RAMANI,VINAYKANT S/O MAGANLAL MANANI,GIRISHBHAI S/O MAGANLAL MANANI,CANDRESH S/O MAGANLAL MANANI	MR PRAKASH K JANI
252	CRA/1108/1996	01/05/2015	INDRAKANT JASHBHAI PATEL,DHIRAJBEN INDRAKANT PATEL,ALPESHKUMAR INDRAKANT PATEL	,MR A R SHAIKH	JAMADAR TRANSPORT,NEW INDIAASSURANCE CO.LTD.	
253	CRA/1126/1996	20/06/2012	VASUMATI M MANANI DECD.THRO HEIRS,ARUNA D/O MAGANBHAI MANANI W/OMULJIBHAI RAMANI,VINAYKANT S/O MAGANLAL MANANI,GIRISHBHAI S/O MAGANLAL MANANI,CHNDRESH S/O MAGANLAL MANANI	MR PRAKASH K JANI	KISHANCHARA C RAO,	MS NIYATI K SHAH,MR.D K.PUJ
254	CRA/1192/1996	09/01/2015	ANKLESHWAR NAGRIK SAHAKARI BANK LTD.,	MR BS PATEL	BHUPENDRA BHAGWATLAL MANGROLWALA,	
255	CRA/1203/1996	08/04/2015	TAIYAB ISMAIL MATVA,	(MR JV MEHTA)	HIRJI HAMALSHIBHAI SONGRA (SATHWARA HIRJI KAMALSHI),	
256	CRA/1353/1996	08/04/2015	BHAILALBHAI KHUSALBHAI THAKKAR,SOMABHAI LALLUBHAI PATEL EXPIRED,NARAYANBHAI LALLUBHAI PATEL	,MR TAMIM ANSARI	KHEDA DIST.TAXI LUXARY TOURISTCOACH CO OP SOCIETY LTD.,	
257	CRA/1365/1996	21/06/2011	KRISHNESHWARE MAHADEV TEMPLE TRUST,		SURESH TAPUBHAI PRAJAPATI,JAMNABEN TAPUBHAI PRAJAPATI,VIJAYABEN TAPUBHAI PRAJAPATI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
258	CRA/1371/1996	21/12/2010	DILIPKUMAR VRAJLAL PATEL,	(MR SURESHM SHAH)	JAYANTILAL RAMJIBHAI PATEL THRO'HEIRS,SURESHCHANDRA JAYANTILAL,MAHESHCHANDRA JAYANTILAL,GIRISHKUMAR JAYANTILAL,RAJABHAI JAYANTILAL	,MR KETAN A DAVE
259	CRA/1414/1996	08/04/2015	DEVJIBHAI BHIKHABHAI PATEL DIED THRO'HEIR RAJESHKUMAR,	MR RR MARSHALL	PAL CO.OP.SALE SOCIETY,	
260	CRA/1418/1996	19/03/2014	RAIBABEN ISHWARLAL PATEL-DIED THRO'HEIR PRAVINBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR MEHUL M MEHTA	ARVINDBHAI PARSHOTTAMDAS PATEL,LATABEN PARSHOTTMDAS PATEL,PARSHOTTAMDAS JIVABHAI PATEL,ASHWINKUMAR DAHYABHAI PATEL (DECD.THRO' HEIRS),DHAVALBHAI ASHWINKUMAR PATEL,RUPALBHAI ASHWINKUMSR PATEL,MADHUBEN,WD/O.ASHWINKUMAR DAHYABHAI PATEL,PALLAVI VIDYALAYA,CHANDUBHAI PURSHOTTAMDAS AMIN	,ABATED,RULE SERVED,SERVED BY AFFIX. (R),MS MAMTA R VYAS
261	CRA/1438/1996	30/07/2015	CHATURBHUJ ALIAS BABULAL SAVJIDECD.THRO'HEIR MAHESHKUMAR & 4,MAHESHKUMAR BABULAL,SUBHASH BABULAL,JAGDISH BABULAL,PRAFULL BABULAL,KRISHNABEN BABULAL	,MR YOGESH S LAKHANI	HANSABEN BABULAL WD/O BABULAL ALIAS CHATURBHUJ SAVJI,	
262	CRA/1460/1996	30/08/2010	PATEL AMBALAL BECHARBHAI,	UNSERVED EXPIRED (N)	VYAS TULJASHANKER MANGALJI [DECEASED THRO HEIRS AND L.R.],CHANDRAKANT TULJISHANKAR VYAS,RAMESHCHANDRA TULJISHANKAR VYAS,VASANTKUMAR TULJISHANKAR VYAS,VYAS CHANDULAL MANGALJI,VYAS NANDLAL MANGALJI	RULE SERVED,UNSERVED EXPIRED (R),MR RC JANI
263	CRA/1471/1996	29/06/2010	HAVELI MASJID SAIYEDNA SULEMAN,SAIYED ABDULLAH HEBUTULLUH SAHEB	(MR MB GANDHI)	MOHMEDHUSEN ABDULJIL,SAMANDARKHAN GULDADKHAN,JANMOHMED ILIYAS [DELETED],GULAM MAIYUDDIN [DELETED],MAULAVI NAZIR SAHEB	DELETED,MR AJ MEMON

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264	CRA/1531/1996	10/05/2011	SHIVLAL NARANBHAI MAHARAJ,	MR GM JOSHI	CHAROTAR VIDYA MANDAL,	(MR A J PATEL)
265	CRA/1602/1996	04/08/2011	YAKUBALI AKBARALI,	NOTICE SERVED	TATA CHEMICALS LTD.,	M/S TRIVEDI & GUPTA
266	CRA/1620/1996	02/09/2011	VALLABHDAS MOHANLAL PANDYA DECD.THRO'HEIR JAMNABEN PANDYA,	MR NK MAJMUDAR	TATA CHEMICALS LTD.,	M/S TRIVEDI & GUPTA
267	CRA/1621/1996	18/11/2010	ANNA MEGHJI,	NOTICE SERVED	TATA CHEMICALS LTD.,	M/S TRIVEDI & GUPTA
268	CRA/1622/1996	04/08/2011	ISHAK KADAR,	NOTICE SERVED	TATA CHEMICALS LTD.,	M/S TRIVEDI & GUPTA
269	CRA/1654/1996	02/05/2011	ABDULKARIM ABDULRASUL SHAIKH,	MR KV SHELAT	SIKENDRAKHA MUHOBATKHA,JAMITYAKHA MOHABATKHA	RULE SERVED,(MR MB GANDHI)
270	CRA/1660/1996	08/04/2015	GEB,DY ENGINEER	MR TUSHAR MEHTA	HARESH SHREECHAND BHAVANI,	
271	CRA/1671/1996	04/08/2011	HIRADAS KARSANDAS DECD.THRO' HEIRS AMRUTBEN HIRADAS & 4,AMRUTBEN HIRADAS,TRIVENIBEN HIRADAS,BALAKDAS RANCHHODDAS,VANITABEN HIRADAS,MAVDAS RANCHHODDAS	UNSERVED EXPIRED (N),MR NK MAJMUDAR	TATA CHEMICALS LTD.,	M/S TRIVEDI & GUPTA
272	CRA/1674/1996	07/07/2011	PRAVINCHANDRA RIKHAVCHAND SHAH,	(MR SURESHM SHAH)	PRAVINCHANDRA HARGOVINDDAS SHAH,RATILAL MOTILAL SHAH	SERVED BY AFFIX. (R), (MR MD PANDYA)
273	CRA/1720/1996	08/04/2015	KASHIBEN D/O MANAJI RAJAJI,SHAKRIBEN D/O MANJI RAJAJI,CHANCHALBEN D/O MANJI RAJAJI,FATEHSINH KALAJI DABHI,FULSINH KALAJI DABH	,MR BN RAVAL,MR KN MEHTA	GANGABEN D/O MANAJI RAJAJI,	
274	CRA/1749/1996	08/04/2015	NARANBHAI JIVABHAI BHAGAT,KARANBHAI JIVABHAI BHAGAT,LAXMANBHAI JIVABHAI BHAGAT,ARJANBHAI HARIBHAI BHAGAT	,MR BN RAVAL	ZINA BHAGWAN BHAGAT,HARISH ZINA BHAGAT,BHUPAT ZINA BHAGAT,JOINT CHARITY COMMISSIONER	
275	CRA/1851/1996	21/01/2011	USMANKHAN SAIYEDKHAN PATHAN,	(MR MB GANDHI)	MANSURI MARIAMBIBI W/OMUSABHAIBIN GAFURBHAI(THR.LEGAL HEIRS),MAJIDBHAI MUSABHAI,USMANBHAI MUSABHAI,RASIDBHAI MUSABHAI,MAHEMOODBHAI MUSABHAI,IRFANBHAI MUSABHAI,MUSABHAI MANSURI	MR HM PARIKH
276	CRA/1938/1996	21/03/2011	HEMANTKUMAR JAGANNATH DAVE,	MR P J YAGNIK	JAGDISHCHANDRA HARJIVAN PITRODA,	NOTICE SERVED,MR RAJKUMAR N VORA
277	CRA/2032/1996	21/03/2011	JAVERI HARESHKUMAR NANDKUMAR,JAVERI YOGESHKUMAR NANDKUMAR	MR UI VYAS	KHAREDIA VILAYATHUSSAIN BHIKHUBHAI,KHAREDIA MOHAMADHUSSAIN DADBHAI,KHARADIA MAJIDHUSSAIN DADBHAI,ILLIASH A SALOT	NOTICE SERVED,MR NK MAJMUDAR
278	CRA/2046/1996	19/11/2010	VIKRAMBHAI MANUBHAI PATEL,MADAN MOHAN MANUBHAI PATEL	MR KV SHELAT	TRUSTEES OF LALPURI MATA TRUST,PATEL PAMANLAL DAHYABHAI,NATVARLAL LALLUBHAI THAKKAR,RAMBHAI MOHANLAL PATEL,RAMESHCHANDRA DAHYABHAI CHOKSHI	MR GM JOSHI
279	CRA/2047/1996	19/11/2010	VIKRAMBHAI MANUBHAI PATEL,MADAN MOHAN MANUBHAI PATEL	MR KV SHELAT	TRUSTEES OF LALPURI MATA TRUST,PATEL PAMANLAL DAHYABHAI,NATVARLAL LALAUBHAI THAKKAR,RAMBHAI MOHANLAL PATEL,RAMESHCHANDRA DAHYABHAI CHOKSHI	MR GM JOSHI
280	CRA/2048/1996	21/03/2014	BALDEVBHAI DUNGARDAS PATEL,	(MR NS SHETH)	POPATJI CHAVDA THRO'HEIRS BHIKHAJI P CHAVDA & 2,BHIKHAJI POPATJI CHAVDA,BABUJI POPATJI CHAVDA,SURAJBEN POPATJI CHAVDA,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED	
281	CRA/2049/1996	21/03/2014	BALDEVBHAI DUNGARDAS PATEL,	(MR NS SHETH)	RANJIBEN KARSANBHAI RABARI,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED	

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282	CRA/2050/1996	21/03/2014	BALDEVBHAI DUNGARDAS PATEL,	(MR NS SHETH)	BEHMAJI CHHAGANJI CHAVDA,ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LIMITED	
283	CRA/81/1997	11/03/2011	ZUBEDABEN D/O HAJI IBRAHIMBHAIHASANBHAI,	NOTICE SERVED	ZILUBEN WD/O IBRAHIMBHAI DAUDBHAI,RABIYA D/O IBRAHIMBHAI DAUDBHAI	(MR ASHOK K PADIA)
284	CRA/168/1997	08/04/2015	ROOPNARAYAN AGRAWAL THRO'HEIRS,	MR KV SHELAT	DAHOD NAGARPALIKA,	
285	CRA/192/1997	28/06/2012	GUJARAT ELE,BOARD NOW GUJARAT ENERGY TRANSMISSION CORPORATIO,EXECUTIVE ENGINEER	NOTICE UNSERVED,MR JAYANT P BHATT	NEW MODERN CONSTRUCTION CO.,	NOTICE SERVED,MR HK PARMAR
286	CRA/193/1997	28/06/2012	GUJARAT ELE.BOARD NOW GUJARAT ENERGY TRANSMISSION CORPORATIO,	MR JAYANT P BHATT	KHODIDAS JETHALAL KADIA,	MR HK PARMAR
287	CRA/243/1997	27/06/2008	SURAT DISTRICT CO.OPERATIVE MILK PRODUCERS UNION LTD.,	MR KH BAXI	JIMMY ERACHSHE ENGINEER,	MRS KETTY A MEHTA
288	CRA/269/1997	30/07/2008	JOSHI DASHRATHLAL SHANKERLAL,	MR JF MEHTA	AJITRAI GANGASHANKER SHASHTRI,KRUPA GENERAL STORES THRO'PROPRIETOR	MR DHARMESH V SHAH,MR AS PANDYA
289	CRA/292/1997	02/08/2010	NENSHI LADDHUBHAI THAKKAR,	MR BY MANKAD,(MR YS MANKAD)	CHAMPABEN HARILAL CHHEDA BY HER CONSTITUTED ATTORNEY,	RULE SERVED
290	CRA/302/1997	20/09/2010	SURENDRANAGAR PEOPLES CO.OP. BANK LTD.,	MR DIPEN K DAVE,MR LAXMANSINH M ZALA	JAGDISHCHANDRA HIMATLAL DANI,HIMATLAL AMITCHAND DANI	MR DJ CHAUHAN,(MR DEEPAK M SHAH)
291	CRA/308/1997	14/06/2012	NOOR MOHAMED RASULBHAI SHAIKH,	MR JITENDRA M PATEL	SHAIKH ABDULLA FAKIR MOHAMED [DECEASED THRO HEIRS AND L.R.],UMARJIBHAI ABDULA SHAIKH,MUBARAKBHAI ABDULABHAI SHAIKH [DECEASED THRO HEIRS AND L.R.],AAFTABHUSSAIN MUBARAKBHAI SHAIKH(DELETED AS PER ORDER),AARIFBHAI MUBAKRAKBHAI SHAIKH DELETED AS PER COURT'S ORDER),MAHMADBHAI SAFIBHAI ABDULA SHAIKH,ABDULBHAI SAKURBHAI ABDULA SHAIKH,MEHBOODBHAI ABDULABHAI SHAIKH	,DELETED,RULE SERVED,MR ANAL S SHAH
292	CRA/323/1997	10/05/2011	BABARBHAI DAHYABHAI VANKAR,DAHIBEN BABARBHAI VANKAR	MR SHAILESH C PARIKH	PARSHOTAMBHAI OTAMBHAI PATEL DECD.THRO'HEIRS,PRABHAKAR PARSHOTAMBHAI PATEL,VINODBHAI PARSHOTAMBHAI PATEL,MAHENDRABHAI PARSHOTAMBHAI PATEL,MANHARBEN D/O PARSHOTAMBHAI OTAMBHAI,VILASBEN D/O PARSHOTAMBHAI	,ABATED,RULE SERVED,MR HM PARIKH
293	CRA/328/1997	16/03/2012	THE AHMEDABAD MERCANTILE CO.OPBANK LTD.,DR.ROOPKUMAR M.AGRAWAL CHANDRAMANI HOSPITAL.	NOTICE NOT RECD BACK,(MR MB GANDHI),MR ARUN H MEHTA,(MR DIPAK C RAVAL),MR CHINMAY M GANDHI	SIMMI ASSOCIATES,RAZIYABEGAM ABDULSAMAD LOKHANDWALA (PARTNERS OF M/S.SIMMI,GULABKHAN K.FARAMWALA. PARTNERS OF M/S.SIMMI ASSOCAIT	NOTICE SERVED BY DS,(MR SURESHM SHAH),MR KV SHELAT
294	CRA/334/1997	06/09/2010	MAHIJIBHAI LALABHAI VANKAR,	MS KHYATI P HATHI	SHANTABEN BHUDARBHAI DARJI,	MR NK MAJMUDAR
295	CRA/381/1997	23/09/2010	PATEL DHANJI KANJI,	MR PM BHATT	PATEL KALYAN MAVJI HALAI THRO'POWER OF ATTON.,PATEL LALJI KALYANJI HALAI	RULE SERVED,MR CH VORA
296	CRA/396/1997	11/02/2011	SANGHVI GULABCHAND MOTICHAND THRO'POWER OF ATTON. (DECD.),MAHESH GULABCHAND SANGHVI,RAMESH GULABCHAND SANGHVI	(MR NV ANJARIA)	BAVA DAMAYANTIBEN ASHVINKUMAR,	MR CC KAMDAR

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297	CRA/410/1997	28/06/2012	NEW MODERN CONSTRUCTION CO.,	MR KEYUR A VYAS	GUJARAT ELE.BOARD NOW GUJARAT ENERGY TRANSMISSION CORPORATIO,EXECUTIVE ENGINEER	NOTICE SERVED,MR JAYANT P BHATT
298	CRA/411/1997	28/06/2012	NEW MODERN CONSTRUCTION CO.,	MR KEYUR A VYAS	GUJARAT ELE.BOARD NOW GUJARATENERGY TRANSMISSION CORPORATIO,EXECUTIVE ENGINEER	NOTICE UNSERVED,MR JAYANT P BHATT
299	CRA/436/1997	17/04/2008	MOHMAD ABDUL REHMAN MAULVI THRO'HEIRS,AMINABIBI W/O MOHAMMED ABDUL REHMAN MAULVI,ISMAIL S/O MOHAMMED ABDULREHMAN MAULVI,ISHAQUE S/O MOHAMMED ABDULREHMAN,YUSUF S/O MOHAMMED ABDULREHMAN,MEMUNA D/O MOHAMMED ABDULREHMAN,SALMABIBI D/O MOHAMMED ABDULREHMAN,NASIMABIBI D/O MOHAMMED ABDULREHMAN,KULSUMBIBI D/O MOHAMMED A MAULVI DECD. THRO'HEIRS&L.R.,HAJRABIBI D/O MOHAMMED ABDULREHMAN MAULVI,ABDUL KAIYUM R. SHAIKH,ABDUL HAFIZ S/O ABDUL KAIYUM R.SHAIKH,PARVEEN D/O MOHAMMED ABDULREHMAN MAULVI	MR KV SHELAT	ASHMADBHAI KASAMBHAI MANSURI,KHERUDDIN GULEMHUSSAN SAIYAD,BASIRUDDIN ABDULKADAR QURESHI,SIRAJBHAI SULEMANBHAI MANSURI,MOHAMMODMIYA ASHMALMIYA SHAIKH	(MR GIRISH D BHATT)
300	CRA/438/1997	16/06/2011	SUNDERLAL DURLABRAM RAMI (DECD.THRO' HEIRS),MANGUBEN WD/O.SUNDERLAL RAMI,CHANDRAKANT SUNDERLAL RAMI,NIMESH SUNDERLAL RAMI	MR KV SHELAT	AMBALAL MOHNALAL SUKHADIA, HUF,	MR YOGESH S LAKHANI
301	CRA/439/1997	17/04/2008	MOHMAD ABDUL REHMAN MAULVI THRO'HEIRS,AMINABIBI W/O MOHAMMED ABDUL REHMAN MAULVI,ISMAIL S/O MOHAMMED ABDULREHMAN MAULVI,ISHAQUE S/O MOHAMMED ABDULREHMAN,YUSUF S/O MOHAMMED ABDULREHMAN,MEMUNA D/O MOHAMMED ABDULREHMAN,SALMABIBI D/O MOHAMMED ABDULREHMAN,NASIMABIBI D/O MOHAMMED ABDULREHMAN,KULSUMBIBI D/O MOHAMMED A MAULVI DECD. THRO'HEIRS&L.R.,HAJRABIBI D/O MOHAMMED ABDULREHMAN MAULVI,ABDUL KAIYUM R. SHAIKH,ABDUL HAFIZ S/O ABDUL KAIYUM R.SHAIKH,PARVEEN D/O MOHAMMED ABDULREHMAN MAULVI	MR KV SHELAT	ASHMADBHAI KASAMBHAI MANSURI,KHERUDDIN GULEMHUSSAN SAIYAD,BASIRUDDIN ABDULKADAR QURESHI,SIRAJBHAI SULEMANBHAI MANSURI,MOHAMMODMIYA ASHMALMIYA SHAIKH	(MR GIRISH D BHATT),MS SWATI G BHATT
302	CRA/495/1997	07/09/2015	KHADIMRASUL GULAMRASUL,	MR AD DESAI	MOHMMAD YUSUF GULAM MOHMMAD,MOHMMADHUSAIN GULAMHUSAIN,ZIAUDDIN AHMEDMIA,ABDUL MAJID GULAM RASUL	,MS KIRTIDA PRAJAPATI
303	CRA/534/1997	12/05/2011	HAMIDKHAN ISMAIL,AZADKHAN RIYAZKHAN PATHAN	MR DR BHATT	NANJIBHAI TAJUBHAI AJMERI,	MR YASHWANT S BAROT
304	CRA/565/1997	03/02/2011	IBRAHIMBHAI KARIMBHAI VOHRA SINCE DECD.THROUGH L.R.,JAMILABEN WIDOW OF IBRAHIMBHAIVOHRA(BHANEJ),SHARIFABIBI MOHAMMED JAMAL VEKERIYA,MUMTAZBIBI MOHAMMED JAFAR BHANEJ.	UNSERVED EXPIRED (N),MR MIG MANSURI	SULEMANBHAI IDUBHAI MISTRY,	SHAUKAT A SHAIKH
305	CRA/590/1997	23/12/2010	DALVADI DEVJIBHAI KHODABHAI DECD.THRO'HEIRS,GAURIBEN DEVJIBHAI,BALVANT DEVJIBHAI,MANJUBEN DEVJIBHAI,MINOR SANGITABEN DEVJIBHAI THRO'GUARDIAN AND MOTHER,MINOR DEENABEN DEVJIBHAI THRO'GUARDIAN AND MOTHER,MINOR SURESH DEVJIBHAI THRO'GUARDIAN AND MOTHER	(MR NAGIN N GANDHI)	TRUSTEES OF GURJAR KADIA COMMUNITY,BACHUBHAI TAPUBHAI,NARSINHBHAI HARJIBHAI,SHAMJIBHAI GOPALBHAI,RAMJIBHAI KUNVERJIBHAI,AMRUTLAL RATANSINH	MR DJ CHAUHAN
306	CRA/711/1997	11/02/2011	KANAIYALAL KILABHAI KANDOI,	(MRS MAUNA M BHATT),MR MANISH R BHATT	HARISH HIRALAL BANDHARA,RANJITBHAI KILABHAI KANDOI	NOTICE SERVED,MR MH DAYAMAKUMAR,MR MP SHAH,MS. KRUTI M SHAH

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
307	CRA/732/1997	10/07/2014	HEIRS OF ARAB MAHMADIN SULAM,SHEKHUBHA MAHMADIN SALAM,ALIBABA MAHAMDIN SALEM,ISUB MAHAMDIN SALEM	MR ASHWIN H ACHARYA	HEIRS OF MEMON GAFAR JUSUB TABANI,ARIF GAFAN TABANI,ABUBAKAR GAFAR TABANI- DELETED,RAFIK GAFAR TABANI,IKBAL GAFAR TABANI,AMIN GAFAR TABANI,FARIDABEN GAFAR TABANI,RAZIYA GAFAR TABANI,BAI AMINABAI GAFAR TABANI	,SERVED BY RPAD (N),MR RC PATHAK,(MR SURESHM SHAH)
308	CRA/734/1997	01/05/2015	PIYUSHKUMAR CHAMPAKLAL PATHAK,	MR BH BRAHMBHATT	MAHESHKUMAR NATVARLAL VYAS,	
309	CRA/746/1997	01/05/2015	NANIBEN AMBUBHAI TADVI,AMBUBHAI BHANUBHAI TADVI	MR HD VASAVADA	PUNJIBEN W/O DWARKADAS SHAH & D/O CHHITABHAI TADVI,	
310	CRA/779/1997	20/01/2015	CHIMANBHAI PREMABHAI GHARASIYA,CHANDUBHAI PREMABHAI GHARASIYA	(MR RN SHAH)	STATE OF GUJARAT,FOREST OFFICER,DIVISIONAL FOREST OFFICER,BHIMJIBHAI KHIMJIBHAI PATEL	,MS ROOPAL R PATEL
311	CRA/786/1997	21/01/2011	GUNVANTRAI KANJIBHAI SHAH,	(MR NAGIN N GANDHI)	KUNJLATABEN BALBHADRABHAI VORA,	MR BK OZA
312	CRA/799/1997	18/01/2011	HAREN JAYANTKUMAR DOSHI,	MR AR THACKER	UNITED FIRE & GENERAL INSU.CO.LTD.,	MR VIBHUTI NANAVATI
313	CRA/888/1997	22/06/2010	NAGINDAS DAYALAL MEHTA,	MS SEJAL K MANDAVIA	TRUSTEES OF "DEVCHAND LAXMICHAND TRUST",SHRENIKBHAI KASTURBHAI,MANUBHAI LALLUBHAI,GAURAVBHAI MANUBHAI,SANATBHAI BAKUBHAI SHETH,CHARUCHANDRA BHOGILAL SHAH,HEMANTKUMAR CHIMANLAL BROKER,ASHOKBHAI CHANDRAKANT GANDHI,SANVEGBHAI ARVINDBHAI LALBHAI,SUDHIRBHAI UTTARBHAI MEHTA	(MR VC DESAI),MR TEJAS P SATTA
314	CRA/889/1997	22/06/2010	SAVJI KESHAVJI,	MS SEJAL K MANDAVIA	TRUSTEES OF "DEVCHAND LAXMICHAND TRUST",SHRENIKBHAI KASTURBHAI,MANUBHAI LALLUBHAI,GAURAVBHAI MANUBHAI,SANATBHAI BAKUBHAI,CHARUCHANDRA BHOGILAL SHAH,HEMANTKUMAR CHIMANLAL BROKER,ASHOKBHAI CHANDRAKANT GANDHI,SANVEGBHAI ARVINDBHAI LALBHAI,SUDHIRBHAI UTTARBHAI MEHTA	(MR VC DESAI),MR TEJAS P SATTA
315	CRA/890/1997	02/05/2011	NAGINDAS D VORA,	MS SEJAL K MANDAVIA	TRUSTEES OF "DEVCHAND LAXMICHAND TRUST",SHRENIKBHAI KASTURBHAI,MANUBHAI LALLUBHAI,GAURAVBHAI MANUBHAI,SANATBHAI BAKUBHAI SHETH,CHARUCHANDRA BHOGILAL SHAH,HEMANTKUMAR CHIMANLAL BROKER,ASHOKBHAI CHANDRAKANT GANDHI,SANVEGBHAI ARVINDBHAI LALBHAI,SUDHIRBHAI UTTARBHAI MEHTA	MR TEJAS P SATTA
316	CRA/892/1997	01/05/2015	DISTRICT DEVELOPMENT OFFICER,JOINT DIRECTOR OF AGRICULTURE	MS NAYANA V PANCHAL	GUJARAT AGRO INDUSTRIES CORPN.LTD.,	
317	CRA/956/1997	26/07/2011	GHANSHYAMLAL KRISHNADAS RAMANUJ,	MS SNEHA P VAIDYA	CHANDULAL MAGANLAL,	NOTICE NOT RECD BACK,(MR NAGIN N GANDHI)
318	CRA/960/1997	15/03/2011	JULPHIKARAHMAD AHMADMIYA SAIKH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SAIFUNNISA MOHMOODHUSSAIN,NAJMUNISA MAHMODHUSSAIN	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
319	CRA/968/1997	05/04/2011	UMAKANT MOHANLAL SHAH,	(MR RN SHAH)	KANTILAL BHURMAL,	(MR MB GANDHI)
320	CRA/972/1997	01/05/2015	SHUKLA MANEKLAL MAGANLAL (DELETED),	THAKKAR AND PAHWA ADVOCATES	CHAUHAN BHAGWANJI RAVJI,VIJUBEN RAVJIBHAI -DECD. THRO'HEIRS,BHIKHABHAI GOVINDBHAI,SURESH GOVINDBHAI,RAJESH GOVINDBHAI	

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321	CRA/978/1997	12/07/2011	GURBACHANSING KARAMSING,	MR BM GUPTA	SHAILAKAUR W/O HIRASING KARAMSING,	MR PRAKASH K JANI
322	CRA/979/1997	12/07/2011	BABULAL VAGHEJIBHAI ADANI,	MR BM GUPTA	SHAILAKAUR W/O HIRASING KARAMSING,	MR PRAKASH K JANI
323	CRA/980/1997	12/07/2011	GURBACHANSING KARAMSING,	MR BM GUPTA	SHAILAKAUR W/O HIRASING KARAMSING,	MR PRAKASH K JANI
324	CRA/981/1997	12/07/2011	BABULAL MOHANLAL SHAH,	MR BM GUPTA	SHAILAKAUR W/O HIRASING KARAMSING,	MR PRAKASH K JANI
325	CRA/994/1997	25/01/2011	HASMUKHRAI KHELSHANKER THAKER,	MR ASHWIN V BHATT	INDIANA OPHTHELMIC,	MR MIHIR H JOSHI,MS HEMANI S BHATT
326	CRA/1051/1997	04/08/2011	GIRDHARLAL GOPALDAS,KANTILAL GIRDHARLAL HEIRS OF,HARSHADBHAI KANTILAL,JAGDISH KANTILAL,SHARDABEN KANTILAL,RAJUBHAI KANTILAL,PARESHBHAI KANTILAL	MR KV SHELAT	DECD.RAMIBEN VANAJI & R.2 TO 7ARE THEMSELVES AS WELL ASHEIRS,JAGDISH VANAJI,DAMODAR VANAJI,ISHWARJI VANAJI,KISHANLAL VANAJI,RAMESHBHAI VANAJI,URMILABEN D/O VANAJI SHAMJI NIRBAN,ANJU SURESH GOEL,SURESHBHAI GIRDHARBHAI GOEL,NAINI RAJESH GOEL	RULE SERVED,MR MC BHATT,MR MEHUL S SHAH,(MR SURESHM SHAH)
327	CRA/1093/1997	13/05/2010	SHASHIKANT MANSUKHLAL SAKALSHAH,	NOTICE SERVED,MR DU SHAH	SAURASHTRA KUTCH STOCK EXCHANGE LTD.,JITENDRA AMBALAL GAJERA PRESIDENT	MR HARIN P RAVAL
328	CRA/1104/1997	02/05/2011	RATILAL KEVALCHAND,	(MR MD RANA)	SHETH SHRENIKBHAI KASTURBHAI TRUSTEE,SHETH MANUBHAI LALLUBHAI TRUSTEE,SHETH GAURIBHAI MANUBHAI TRUSTEE,SHETH CHARUCHANDRA BHOGILAL SHAH - TRUSTEE,SHETH SHANTABHAI BAKUBHAI TRUSTEE,SHETH HEMANTKUMAR CHIMANLAL BROKER - TRUSTEE,SHETH ASHOKBHAI CHANDRAKANT GANDHI - TRUSTEE,SHETH SONAVEGBHAI ARVINDBHAI LALBHAI - TRUSTEE,SHETH SUDHIRBHAI UTTAMBHAI TRUSTEE	(MR VC DESAI),MR TEJAS P SATTA
329	CRA/1138/1997	28/06/2012	RAMPYARE SHIVRATAN DECD.THRO' HEIR HISATRAI RAMPYARE,	MR HRIDAY BUCH	ANJAIYA ANMATRAO (HANUMANTRAO)MUTRAJ THRO'HEIR LAXMIBEN & 1,LAXMIBEN ANMATRAO(HANUMANTRAO)MUTRAJ,MUSTAFA HEMATBHAI SINCE DECD.THRO HIS HEIRS,SHAIKH AKHTARBANU GULAM MUSTUFA,SHAIKH MOHMAD YASINGULAM MUSTUFA	,SERVED BY RPAD (R),MR RC JANI,MR BM MANGUKIYA
330	CRA/1144/1997	28/06/2011	CHANDUBEN MOHANSING,AJITSINH NATUSINH BARAD,RAJENDRASINH NATUSINH BARAD	(MR SANDEEP N BHATT)	RAVJIBHAI BHIMJIBHAI CHAUHAN,	NOTICE SERVED,MR JK PARMAR
331	CRA/1213/1997	31/01/2011	VELABAI WD/O CHATRABHUJ GORDHANBHAI,	(MR MB GANDHI)	HIRABEN WD/O DECD.AMBALAL LALUBHAI LUHAR,DILIP AMBALAL LUHAR,RANJIT AMBALAL LUHAR,YOGESH AMBALAL LUHAR,ASHOKBHAI AMBALAL LUHAR,BHAGYODAYA COTTON CO.,DETTO LABORATORIES,KADVIN CHEMICALS	(MR BHARAT B KANSARA)
332	CRA/1281/1997	20/06/2011	MEHMOOD KASAMJI JAMALJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MOHAMMED RAZA-UL-HAK KAZI,HUSSAINUDDIN SADRUL-HAK KAZI,MEHMADIA-UL-HAK SADRUL-HAK KAZI,FATAMABEGUM SADRUL-HAK KAZI,HUSENIBEGUM SADRUL-HAK KAZI,NASERABEGUM SADRUL-HAK KAZI,SHAFIMOHMAD YAKUBBHAI GULIWALA,RAMJANIBHAI GANIBHAI DEVDIWALA,FAKIRMOHMAD MOHMADBHAI MOKAMJIWALA,MOHMADBHAI KASAMBHAI GHODAGADIWALA,MEHBOOBBHAI IBRAHIMBHAI BOMBAYWALA,HAJIBHAI NOORMAHOMAD PALIWALA	ABATED,RULE SERVED, (MR MB GANDHI)

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333	CRA/1289/1997	21/03/2012	GOSAI RAMESHBHARTHI TRIKBHARTHI,	MR RJ GOSWAMI	KIRTIKUMAR C PATEL (PRIYA BUILDERS),RAJAN ARJUNBHAI AMIN (PRIYA BUILDERS)	MR PRADEEP PATEL
334	CRA/1374/1997	27/06/2011	SITABEN CHANDRASHANKER BHATT,ARVINDKUMAR CHANDRASHANKER BHATT,DHIRUBHAI CHANDRASHANKER BHATT,RAMESHKUMAR CHANDRASHANKER BHATT,DIVYABEN CHANDRASHANKER BHATT,TALLIKABEN CHANDRASHANKER BHATT	MR HM PARIKH	JASUBHAI JAGANNATH RAVAL @(JASHODANADAN),VASUDEV JAGANNATH RAVAL	RULE SERVED,NANAVATY ADVOCATES
335	CRA/1477/1997	05/12/2019	BHAGWANJIBHAI BHIMJIBHAI,	MR. JAY M THAKKAR	LEGAL HEIR OF MAKKANBHAI GHELABHAI- BABUBHAI MAKKANBHAI,	REFUSED SERVED (N) (10)
336	CRA/1524/1997	21/03/2011	SHETH GOVINDJI TULSIDAS TRUST,	MR VIBHUTI NANAVATI	IQBAL HUSIEN MASUMALI & ANR,YAKUBALI ISUFALI	MR MA KHARADI,MR MA MEMON
337	CRA/1562/1997	16/03/2011	MAHALAXMIBEN CHIMANLAL -DECD. THRO'L.R.VINODCHANDRA C SHAH,VINODCHANDRA CHIMANLAL SHAH,TARLIKABEN CHIMANLAL SHAH W/O ARUNBHAI MANBHAI NANAVATI	(MR KD VASAVADA)	KANTABEN SHIVLAL,HITEN KUMAR SHIVLAL PARMAR,KUSUMBEN CHIMANLAL	,DELETED,SERVED BY AFFIX. (R)
338	CRA/1571/1997	20/06/2011	KUMBHAR VALJIBHAI PARSOTTAMBHAI,KUMBHAR MONGHIBEN PARSOTTAMBHAI,KUMBHAR RAJESHBHAI DHANJIBHAI-ONE OF HEIR OF DECD.DHANJIBHAI	(MR PV HATHI)	KUMBHAR NARSINHBHAI BHURABHAI DECD.THRO'HEIRS AND L.R.,KUMBHAR GALALBEN NARSINHBHAI,KUMBHAR RAVJIBHAI NARSINHBHAI,KUMBHAR DIVALIBEN NARSINHBHAI,SAKARBEN NARSINHBHAI,KUMBHAR BABUBHAI PARSOTTAMBHAI	,NOTICE SERVED,MS SEJAL K MANDAVIA
339	CRA/1589/1997	04/08/2008	INDIAN OVERSEAS BANK,	MR AC GANDHI	RAJESH THAKARSI PARIKH,	MR MB PARIKH
340	CRA/1622/1997	23/12/2010	ARVINDKUMAR MULCHANDBHAI PATEL,	MR NI DAVE	L.R.OF DECD.MULCHAND HATHISING,L.R.OF DECD.JASODABEN MULCHAND,CHANDRAKANT MALICHAND,BABULAL MALICHAND,KANTABEN BABULAL,CHANDRAKANT MULCHAND,BABULAL MULCHAND,KANTABEN BABULAL,MAFATLAL VADILAL	,NOTICE SERVED,NOTICE SERVED BY DS,MR YOGESH S LAKHANI
341	CRA/1645/1997	23/04/2009	DALWADI BHUDARBHAI MULJIBHAI,DALWADI PRABHU RATNABHAI,DALWADI VASUDEV VALJIBHAI,DALWADI NAGJIBHAI PREMABHAI,DALWADI MAGAN PREMABHAI,DALWADI KALU PESHWA,DALWADI JAYANTIBHAI KALUBHAI,DALWADI MOTI GANDABHAI,DALWADI RUDA DAHYA,DALWADI NARSIBHAI AMARSIBHAI,DALWADI THAKARSIBHAI LADHABHAI,DALWADI ISHWAR DEVJIBHAI,JIVRAJBHAI PITAMBARBHAI,DALWADI LALJIBHAI MOTIBHAI,DALWADI VINODBHAI MOTIBHAI,DALWADI THAKARSIBHAI MOTIBHAI,RANCHODBHAI MOTIBHAI,PREMJIBHAI PARBHUBHAI,DALWADI SHANKARBHAI PARBHUBHAI,NAGJIBHAI KANABHAI	MR PRADEEP PATEL	BHARWAD KHIMABHAI MADHABHAI,BHARWAD MADHUBEN VELABHAI,MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED,(MR JD AJMERA)
342	CRA/1683/1997	03/09/2010	UNITED INDIA INSURANCE COMPANYLIMITED,	MS AVANI S MEHTA	RANJANBEN MAHENDRAKUMAR JASANI,MANISHKUMAR MAHENDRAKUMAR JASANI,SHARDABEN JAMNADAS JASANI,JAMNADAS VIRJIBHAI JASANI,DRIVER SHAMBHUBHAI RAMJIBHAI,GENERAL MANAGER,ASHOK DHIRAJLAL VASALI	NOTICE SERVED,RULE SERVED,RULE UNSERVED,MR HS MUNSHAW
343	CRA/1783/1997	11/05/2011	VIKRAMBHAI C MURJANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GERNALSINGH T KHALSA,BALBIRSINGH T KHALSA	MR KV SHELAT
344	CRA/1791/1997	25/06/2008	LALITKUMAR BHAGWANJI DOSHI,	MR RD DAVE	SARLABEN LALITKUMAR DOSHI,	(MR MB GANDHI),MR PD VYAS
345	CRA/57/1998	24/11/2010	SURESH YASHWANT PATANKAR,	MR NILESH A PANDYA	PRABHAKAR YASHWANT PATANKAR,VASANTI PRABHAKAR PATANKAR,KURSHNAKNAT YASHWANT PATANKAR	RULE SERVED,(MR SK BUKHARI)

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346	CRA/61/1998	01/05/2015	MOHANBHAI BHMABHAI RATHOD,HAMIRBHAI BHIMABHAI RATHOD,MONGHIBEN BHIMABHAI RATHOD,PREMILABEN BHIMABHAI RATHOD	MR GAURANG H BHATT	TRIKAMBHAI BHIMABHAI RATHOD,RAMESHBHAI KESHAVBHAI RATHOD,GANPATBHAI KESHAVBHAI RATHOD,ARJANBHAI SAVABHAI MAKWANA	
347	CRA/165/1998	24/01/2011	DHAIRYASINGH PARSOTTAM,	MR NK MAJMUDAR	BABULAL HIRJI,NARENDRA MACHINERY STORES THRO'MANAGER,ASHAPURA CONSUMER COOPERATIVE STORES LTD.,INDRAVIYASINGH NARENDRASINGH JADEJA	DELETED,RULE SERVED,MR RC KAKKAD
348	CRA/197/1998	08/07/2011	CHANDRAKANT HARILAL DAVE,	MR RD DAVE	SHAMSUDDIN KIKABHAI,	MR SATYEN B RAWAL
349	CRA/245/1998	01/05/2015	KANULAL KRISHNALAL TRIVEDI,	(MR VC DESAI)	URMILABEN VISHNUPRASAD TRIVEDIWD/O VISHNUPRASAD KRISHNALAL,JANAKBHAI VISHNUPRASAD TRIVEDI,KARANLAL KRISHNALAL TRIVEDI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
350	CRA/340/1998	12/05/2011	LABHSHANKER MANISHANKAR JOSHI,INDRAKUMAR MANISHANKER JOSHI,RAVISHANKER MANISHANKER JOSHI	NOTICE NOT RECD BACK, (MR NN PRAJAPATI)	KAMLASHANKER BHOGILAL PANDYA,MUKTIMANCHAR MEMBERS ASSOCIATION,KANAIYALAL MOTILAL SHAH - PROP.OF DIPAK ASSOCIATES	MR KV SHELAT
351	CRA/350/1998	25/11/2010	KHATUNBIBI SULEMAN MANSURI,NOORBIBI SULEMAN MANSURI,RABIABIBI SULEMAN MANSURI,SARIFABIBI SULEMAN MANSURI,SAKINABIBI SULEMAN MANSURI,NOORMOHAMMAD SULEMAN MANSURI	MR AM BUKHARI	RAJABBHAI KASAMBHAI,AHMED HUSSAIN GULAMNABI LIGHTWALA,JUBEDABIBI DAUGHTERS DAUGHTERSOF RAJABBHAI KASAMBHAI W/O	ABATED,MR AS PANDYA
352	CRA/359/1998	11/01/2011	NIRBALABEN BHOGILAL TRIVEDI,BHOGILAL MULJIBHAI TRIVEDI DECD THROUGH HIS HEIR,CHETANKUMAR BHOGILAL TRIVEDI	(MR GIRISH D BHATT)	KIRANKUMAR PANUBHAI SHAH,KASTURLAL RAMANLAL DOSHI,VIRENDRAKUMAR MADHUSUDAN TRIVEDI,ANUMATIBEN DINESHBHAI GANDHI,VINABEN NIRUPAMBHAI PARIKH,KALPANABEN BIPINCHANDRA DOSHI,PRAVINCHANDRA KANTILAL GANDHI,SURESHCHANDRA RATILAL GANDHI,PUSHPABEN RATILAL GANDHI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),NANAVATI ASSOCIATES
353	CRA/416/1998	29/03/2011	RAMMURAT MAHADEV,	MR. D. P. KINARIWALA	LALJIBHAI BABURAM SONI,RAMBHILASH MAHARAJDIN,RAMTIRTH RAMPADRATH,GIRAVARSINGH,ASHOKSINGH	RULE UNSERVED,MR DAXESH T DAVE
354	CRA/433/1998	05/04/2011	HEIRS & LEGAL REP. OF DECD. TRIKAMLAL MEGHABHAI PARMAR,VALIBEN WD/O TRIKAMLAL,BHIKHUBHAI TRIKAMLAL PARMAR,RAMESHCHANDRA TRIKAMLAL PARMAR,PARVATIBEN D/O TRIKAMLAL PARMAR,JASHODABEN D/O TRIKAMLAL PARMAR,KESHIBEN D/O TRIKAMLAL PARMAR,GIRABEN D/O TRIKAMLAL PARMAR	(MR MB GANDHI)	HEIRS OF DECD. KANKUBEN VASTABHAI RATHOD,KANJIBHAI VASTABHAI RATHOD,RAMJIBHAI VASTABHAI RATHOD,MANIBEN D/O VASTABHAI RATHOD,DIVABEN D/O VASTABHAI RATHOD,LILABEN D/O VASTABHAI RATHOD,HANSABEN D/O VASTABHAI RATHOD,RAMJIBHAI VASTABHAI RATHOD	MR DEVANG LATHIGARA
355	CRA/438/1998	02/03/2010	MOCHI HASMUKHLAL JETHALAL,MOCHI SURESHKUMAR JETHALAL	(MR VC DESAI)	PARIKH ARVINDKUMAR RAMANLAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
356	CRA/461/1998	09/05/2011	FULJIBHAI SARDARBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECD.RANCHHODBHAI RAMJIBHAI,ANILBHAI RANCHHODBHAI,HARSADBHAI RANCHHODBHAI,BHANUBEN RANCHHODBHAI,VARSHABEN RANCHHODBHAI,KASHMIRABEN RANCHHODBHAI,NATWARLAL TRIBHOVANDAS DELETED AS PER COURT'S ORDER	,DELETED,RULE UNSERVED
357	CRA/462/1998	21/06/2012	MUKESHKUMAR MOHANLAL MASHRU,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DILIPKUMAR MOHANLAL MASHRU,MOHANLAL TRIBHOVANDAS MASHRU,HARSABEN MASHRU,TARLIKABEN THAKKAR DELETED AS PER COURT'S ORDER	DS AFF.NOT FILED (N),DELETED,MR MC BHATT

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358	CRA/470/1998	11/02/2011	JAHURMAHMAD NURMAHMAD MEMAN DECD.,RAHEMANBEN WD/O NURMAHMAD S. MEMAN DECD.,SHAKINABEN WD/O JUHURBHAI N. MEMAN DECD.,SHERBANU JUHURMAHMAD,BIMMILLA JUHURMAHMAD,HABIBBHAI JUHURMAHMAD	MS MEGHA JANI	VRUJLAL AMICHAND SHAH (DECD.),ARVINDKUMAR VRUJLAL SHAH,MAHENDRAKUMAR VRUJLAL SHAH,SHANTABEN WD/O VRUJLAL SHAH,SHAH PRAFULABEN VRUJLAL,ASHABEN D/O VRUJLAL AMICHAND SHAH,MAGANLAL AMICHAND SHAH (DECD.),TARABEN WD/O MAGANLAL A SHAH,JITENDRAKUMAR MAGANBHAI SHAH,SAMIRKUMAR MAGANBHAI SHAH,ARTIBEN D/O MAGANBHAI A SHAH,RAMILABEN D/O MAGANBHAI A SHAH	,RULE UNSERVED,MR BK DAMANI
359	CRA/472/1998	04/09/2012	ASHABIBI HANIFBHAI HAMIRBAKSH,	MR MI MERCHANT	ADMINISTRATOR OF DEHGAM SOCIALCENTER,AMIN NAVINCHANDRA GORDHANBHAI,AMIN BABUBHAI JASABHAI,AMIN BACHUBHAI NATHANBHAI,AMIN DAHYABHAI JUGABHAI,AMIN NARANBHAI MADHABHAI,AMIN JAGBHAI BHOOLABHAI,AMIN KANTIBHAI MULJIBHAI,AMIN THAKORBHAI SHIVABHAI	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE SERVED
360	CRA/502/1998	10/12/2009	VOHARA MOHAMMED ALI HASAN ALI,	(MR PV NANAVATI)	ABDULBHAI VALIBHAI KOLSAWALA,KUTBUDDIN HATIMBHAI ZAROLIWALA	MR KV SHELAT
361	CRA/544/1998	11/05/2011	GERNAILSINGH T KHALSA,BALBIRSINGH T KHALSA	MR KV SHELAT	VIKRAMBHAI C MORJANI,	MR TRILOK J PATEL,MR MEHUL S SHAH,(MR SURESHM SHAH)
362	CRA/600/1998	21/08/2008	KUMARPAL VINODKUMAR,	MR UNMESH D SHUKLA	ARUN KANTILAL PAREKH,VIKRAM NATWARLAL CHOKSHI	NOTICE UNSERVED,(MR SURESH C SHAH),MR ANAL S SHAH
363	CRA/611/1998	05/05/2011	BHUDARBHAI CHHAGANBHAI LUHAR,KESHAVLAL CHHAGANLAL MISTRI	(MR IM KAPUR),MR PURVISH J MALKAN	LATE SHIVLAL UJAMSHIBHAI SHAH THRO' LEGAL REP.,MANJULABEN SHIVLAL,NARESHBHAI SHIVLAL,DIPIKABEN SHIVLAL,KAMINIBEN SHIVLAL,HETALBEN SHIVLAL	,MR SANJAY M AMIN
364	CRA/667/1998	01/05/2015	IBRAHIM MOHMAD SODAGAR,	MR MTM HAKIM	SMITABEN H DESAI,	
365	CRA/682/1998	24/01/2011	CHAMPAKLAL PURSOTTAMDAS MODI,	(MR MB GANDHI)	ARVINDBHAI DALICHAND DARJI,DIPIKABEN D/O BABULAL DALICHAND DARJI,PRAVINBHAI BABULAL DARJI ABATED AS PER ORDER,REKHABEN BABULAL DALICHAND DARJI,HASUBEN BABULAL DALICHAND DARJI,NITINBHAI JAYANTILAL SHAH,JAYSHREEBEN NITINBHAI SHAH,MANUBHAI PURSHOTTAMDAS MODI	ABATED,RULE SERVED,RULE UNSERVED,(MR ANAND L SHARMA)
366	CRA/733/1998	24/11/2010	HEIRS OF DECD.NAROTTAMDAS CHIMANLAL PANCHAL,JASODABEN NAROTTAMDAS PANCHAL,ARVINDBHAI NAROTTAMDAS PANCHAL,BHARATBHAI NAROTTAMDAS PANCHAL	THAKKAR AND PAHWA ADVOCATES	CHIMANLAL KALIDAS PANCHAL (DECD. THROUGH HEIRS),ARVINDBHAI CHIMANLAL PANCHAL,PRAVINBHAI CHIMANLAL PANCHAL,MANUBHAI CHIMANLAL PANCHAL,JANAKBHAI CHIMANLAL PANCHAL,BHARATBHAI CHIMANLAL PANCHAL	,MR UNMESH D SHUKLA
367	CRA/764/1998	28/03/2012	MANUBHAI C VYAS,	MR BC DAVE,MR RR MARSHALL	KANCHANLAL TRIKAMLAL BRAHMBHATT,VADODARA MUNICIPAL CORPN	MR PRANAV G DESAI,MR AR MAJMUDAR,MR BS PATEL,MRS RANJAN B PATEL
368	CRA/815/1998	09/12/2014	SHARDABEN HASMUKHLAL PANCHMATIYA,	NOTICE SERVED	HASMUKHLAL LILADHAR PANCHMATIYA,	MR YOGESH S LAKHANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
369	CRA/816/1998	09/12/2014	BHAVIN HAMUKHLAL PANCHMATIYA,	NOTICE SERVED	HASMUKHLAL LILADHAR PANCHMATIYA,	MR YOGESH S LAKHANI
370	CRA/823/1998	11/05/2011	ONGC LTD.,	M/S TRIVEDI & GUPTA	ATMARAM M KESHWANI,	MR BS PATEL,MRS RANJAN B PATEL
371	CRA/824/1998	11/05/2011	OIL AND NATURAL GAS CORPORATION LIMITED,	M/S TRIVEDI & GUPTA	JITENDRA SUNDERLAL HEMNANI,	MR BS PATEL,MRS RANJAN B PATEL
372	CRA/830/1998	16/07/2010	VELJIBHAI S VELANI,NARENDRA CHUNILAL SHAH,MANILAL K PATEL,NATVARLAL K PATEL	(MS KRISHNA U MISHRA)	YOGESH MADHAVLAL DESAI,BIMAL YOGESHBHAI DESAI,DINESH CHATURLAL PATEL,BIPINBHAI BHAICHAND ZAVERI,USHABEN KINKHABWALA,NAVINCHANDRA KANAIYALAL GANDHI,AMARNATH NARAYAN PATIL,AMARCHAND BHAGUBHAI KANTAWALA,UMESH AMARCHAND KANTAWALA,SHASHIKANT TRIBHOVANDAS SHAH,DIPAL NATVARLAL SHAH,GUJARAT PHONOLICS SYNETHICS PVT.LTD.	NOTICE SERVED BY DS,MR AR MAJMUDAR
373	CRA/889/1998	17/11/2009	MAQBUL MAHMEDALI VOHRA,ARIF MAHMEDALI VOHRA	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GUJARAT TRANSPORT SERVICE,HAJI KASAMBHAI JUSABBHAI	MR AI SURTI
374	CRA/895/1998	14/09/2010	MINESHKUMAR SAVAILAL SHAH,	MR BA SURTI	NIKHIL MANJULAL SHAH,	(MR TS NANAVATI)
375	CRA/900/1998	16/04/2009	CHHOTABHAI CHAKABHAI TALPADA,	MR AD DESAI	GHANSHYAMBHAI BHAILALBHAI PATEL,RAVJIBHAI KALIDAS PATEL	MR PM BHATT,MR KV SHELAT
376	CRA/922/1998	16/04/2009	AMITBHAI HARSHADBHAI PATEL,	MR BS PATEL,MRS RANJAN B PATEL	GHANSHYAMBHAI PRABHUDAS PATEL,PALIBEN LAKHABHAI MALI,CHANCHALBEN LAKHABHAI MALI,MANIBEN SHANABHAI MALI,BHIKHABHAI SHANABHAI MALI,BABLIBEN SHANABHAI MALI,BUDHIBEN SHANABHAI MALI,DAHYABHAI LAKHABHAI MALI,RAMABHAI LAKHABHAI MALI,DAHYABHAI LAKHABHAI MALI,MADHUBEN LAKHABHAI MALI,KALABHAI LAKHABHAI MALI,GAJRABEN ALIAS GAJIBEN MOTIBHAI MALI,MINOR NAYANBHAI MOTIBHAI MALI,MINOR VIJAYBHAI MOTIBHAI MALI,MINOR SUDHABEN MOTIBHAI MALI	MR JITENDRA MALKAN
377	CRA/941/1998	01/05/2015	BIPINCHANDRA PANACHAND SANGHAVI,	MR TUSHAR MEHTA	GIRISHKUMAR PANACHAND SANGHAVI,KIRITKUMAR PANACHAND SANGHAVI,MAHENDRAKUMAR PANACHAND SANGHAVI	
378	CRA/977/1998	22/06/2010	MOHMMADMIYAN BAPUMIYAN THRO' HEIRS AND L.R.,ZUBEDABIBI WD/O MOHMMADMIYAN BAPUMIYAN,AIYUB MOHMMADMIYAN,ASLAM MOHMMADMIYAN,ZARINABIBI MOHMMADMIYAN,RAZIYABANU MOHMMADMIYAN,AFSANABANU MOHMMADMIYAN,BILKISBANU MOHMMADMIYAN	MS DEVYANI N DAVE,MR BJ TRIVEDI,(MR JT TRIVEDI),MR SH LIGHTWALA	NOORBIBI JABBARBHAI,ALEFKHAN AHMEDKHAN	(MR MB GANDHI)
379	CRA/989/1998	20/07/2011	JINATBEN ALAMKHA- DECD...,NOORMOHMAD ALAMKHA,HALIMABEN HASAMKHA,KHALIJABEN SARDARKHA,AYESHABEN SULTANKHA,ZUBEDABEN RASULKHA	MR AR THACKER	NATHALAL HARJIBHAI SHISHANGIA SINCE DECD.THRO HIS HEIRS,SHRI RAMESHBHAI NATHALAL SHISHANGIA,KIRITBHAI NATHALAL SHISHANGIA,SURESHBHAI NATHALAL SHISANGIYA,JYOTSANABEN NATHALAL SHISHANGIA	(MR SANDEEP N BHATT)
380	CRA/992/1998	16/04/2009	SHATRUSHALYASINHJI DIGVIJAYSINHJI JADEJA,	MS KJ BRAHMBHATT	UNION OF INDIA,COMMISSIONER OF INCOME-TAX,COMMISSIONER OF INCOME-TAX (RECOVERY),TAX RECOVERY OFFICER,STATE OF GUJARAT,JAMNAGAR MUNICIPAL CORPORATION	GOVERNMENT PLEADER,MR MANISH R BHATT,(MR JR NANAVATI)
381	CRA/1007/1998	29/11/2010	PRAVINBHAI RATILAL SHAH,KANUBHAI RATILAL SHAH	(MR MB GANDHI)	VOHRA SAIFUDDIN IBRAHIM,	(MR ANAND L SHARMA)

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382	CRA/1008/1998	29/11/2010	PRAVINBHAI RATILAL SHAH,KANUBHAI RATILAL SHAH	(MR MB GANDHI)	VOHRA ALIJIBHAI DAWOODBHAI,VOHRA SALIMBHAI ALIJIBHAI	(MR ANAND L SHARMA)
383	CRA/1009/1998	29/11/2010	PRAVINBHAI RATILAL SHAH,KANUBHAI RATILAL SHAH	(MR MB GANDHI)	RAJ CHHATRASANG PRABHATSANG,	(MR ANAND L SHARMA)
384	CRA/1011/1998	22/03/2011	PRABHAVATI MANEKLAL MEHTA,	MR MK VAKHARIA	NARENDRABHAI CHHELASHANKAR DAVE,	RULE SERVED
385	CRA/1025/1998	26/07/2011	GORDHANDAS HARIDAS SAVJANI,	(MR BD KARIA)	KHODUMAL BHORUMAL,	MR JF MEHTA,(MR YF MEHTA)
386	CRA/1087/1998	17/04/2008	MORABIA KANTILAL SOMCHAND,	MR BY MANKAD	MOHANLAL KHENGAR MORABIA DECD. THRO' HEIRS,HIRUBEN MOHANLAL MORABIA,MORABIA MAGANLAL MOHANLAL,MORABIA NAVINCHANDRA MOHANLAL,MORABIA SHASHIKANT MOHANLAL,MORABIA RASIKLAL MOHANLAL,KAMLABEN MOHANLAL VANIYA,MORABIA VIMLABEN MOHANLAL,PUSHPABEN MOHANLAL VANIYA	,(MR NV ANJARIA)
387	CRA/1118/1998	21/12/2010	SAVSINGBHAI RAMABHAI PALIA,	MR AR LAKHIA	CHANDRAKALABEN J RAJPAL,RAMCHANDRA GOKUL.,BAI VESTI RAMA PALIA.	NOTICE SERVED,RULE SERVED,(MR RN SHAH)
388	CRA/1171/1998	28/08/2012	MEMON ABDULRAJAQ HAJIWALIBHAI KADIWALA,	MR GM JOSHI	KANTILAL THAVARCHAND SHAH,	(MR PN BAVISHI)
389	CRA/1172/1998	28/08/2012	MEMON ABDULRAJAQ HAJIWALIBHAI KADIWALA,	MR GM JOSHI	KANTILAL THAVARCHAND SHAH,	(MR PN BAVISHI)
390	CRA/1210/1998	31/07/2012	UMAR ABDUL MEMON,	MR NILESH A PANDYA	MAHAMADBHAI KASAMBHAI SHEIKH,	(MR SK BUKHARI)
391	CRA/1231/1998	14/05/2010	CHANDRAKANT GOVINDRAM KAKDE,	MR. BHARGAV N. BHATT	SHITAL CHANDRAKANT KAKDE,	MR YOGESH S LAKHANI
392	CRA/1245/1998	11/05/2010	RAJKOT NAGARIK SAHKARI BANK LTD.,	MR HARIN P RAVAL	JAYCHAMUNDA TILES CO.,GANESHBHAI BHIKHABHAI,KANJIBHAI BHIKHABHAI,BHIKHABHAI JIVABHAI,AMARSHIBHAI BHIKHABHAI,HIRALAL BHIKHABHAI,JIVIBEN KESABHAI,PARBATBHAI BHIKHABHAI,CHANDRASINH AGARSINH JADEJA,JIVABHAI JALABHAI VALANI	NOTICE SERVED,DELETED,RULE SERVED,MR YOGESH S LAKHANI
393	CRA/1317/1998	26/07/2012	BHAILALBHAI MANGALBHAI PATEL DECD.THRO'HEIRS &LR WHO ARE,KAMLABEN WD/O. BHAILALBHAI MANGALBHAI,HITESHBHAI BHAILALBHAI MANGALBHAI,JYOTIKABEN D/O.BHAILALBHAI MANGALBHAI,SONALBEN D/O.BHAILALBHAI MANGALBHAI	MR HM PARIKH,	HEIRS OF DEC CHATURBHAI SOMABHAI PATEL,KAMLABEN CHATURBHAI PATEL,JAYENDRABHAI CHATURBHAI PATEL,YOGINKUMAR CHATURBHAI PATEL,CHANDRAKANT CHATURBHAI PATEL	,MR PRADEEP PATEL
394	CRA/1381/1998	10/07/2012	MOTILAL AMBALAL DABHI SINCE DECD.THRO HIS HEIRS,JAGDISH MOTILAL DABHI,KOKILABEN MOTILAL DABHI	MR YATIN SONI,	KUBERBHAI PARSHOTTAMBHAI SOLANKI,	MR PRAKASH K JANI
395	CRA/1382/1998	10/07/2012	MOTILAL AMBALAL DABHI SINCE DECD.THRO HIS HEIRS,JAGDISH MOTILA DABHI,,KOKILABEN MOTILAL DABHI	MR YATIN SONI,	KUBERBHAI PARSHOTTAMBHAI SOLANKI,	MR PRAKASH K JANI
396	CRA/1383/1998	25/03/2010	SHANABHAI DAHYABHAI PANCHAL,	MR KV SHELAT	DAHYABHAI HARGOVINDDAS THAKKAR,	MR PR THAKKAR
397	CRA/1385/1998	17/03/2016	DY EXECUTIVE ENGINEER,	MR PRADEEP PATEL	M K PATEL & CO.,	NOTICE NOT RECD BACK
398	CRA/1410/1998	05/05/2011	ABDULREHMAN KARIMBUX SHAIKH DECD. THRO' HEIRS AND L.R.,SHAIKH SHAKURNINSA A REHMAN,SHAIKH YAKUTKHAN ABDULREHMAN,SHAIKH ANJUMAN ABDULREHMAN,SHAIKH RAKHSAR ABDULREHMAN,SHAIKH ASMA ABDULREHMAN,SHAIKH RAHEMATBIBI KARIMBUX,SHAIKH KARIMUNISA KARIMBUX	MR KV SHELAT	YAKUBSHA GULABSHA,	NOTICE SERVED,MR MIG MANSURI

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399	CRA/1422/1998	27/04/2011	HEMANT JIVARAJ SHAH,	MR ANIL S DAVE,MS BANNA S DUTTA	SARDARMIYA JIVATMIYA,	MR SHAKIL S SHAIKH
400	CRA/1479/1998	26/07/2012	SHRINARAYAN BADRIPRASAD MISRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JIMIPAL LALJI DEC THRO' HEIRS,HETKUMARI JIMIPAL THRO'HEIRS,GANESH JIMIPAL,RAMESH JIMIPAL,RAMESH JIMIPAL	,DS AFF.NOT FILED (R)
401	CRA/1480/1998	26/07/2012	SHRINARAYAN BADRIPRASAD MISRA,	(MR SURESHM SHAH)	BHAVARSINH RAMCHARAN,SUBHASH BHAVARSINH	MR DR BHATT
402	CRA/1501/1998	20/01/2011	NAVNITBHAI BABABHAI CHAVDA,	(MR ASHOK K PADIA)	HEIRS OF DECD. HIRABHAI MOHANBHAI PARMAR,SAVITABEN WD/O HIRABHAI MOHANBHAI PARMAR,PRAKASHBHAI HIRABHAI PARMAR,ASHOKBHAI HIRABHAI PARMAR,TARABEN JIVANLAL SOLANKI,JYOTIBEN VASANTKUMAR BIRAT,GAURIBEN MANOJKUMAR PARMAR	,MR DR SHAH
403	CRA/1547/1998	25/03/2011	HEIRS OF ARJAN ZINABHAI,VINODBHAI ARJAN	(MR SURESHM SHAH)	MOHMADBHAI SULTANBHAI SHEIKH,MONGHIBEN WD/O ARJAN ZINA,MOHANBHAI ARJAN,BATUKBHAI ARJANBHAI	NOTICE SERVED BY DS,RULE SERVED,MR RC KAKKAD
404	CRA/1570/1998	27/06/2013	RASNABEN ISHWARRAI [DECD.THRO HEIRS & L.R. R.2/1 TO 2/6.],MANUBHAI ISHWARRAI - DECD. THRO' HEIRS & L.R.,TILOTTNA MANUBHAI,KETAN MANUBHAI,KIRAN MANUBHAI,BHAKTIBEN MANUBHAI,HEMABEN MANUBHAI,RATNABEN MANUBHAI,PADMANABH ISHWARRAI	MR KV SHELAT,	JAYANTILAL MOHANLAL CHUDASAMA,	MR. D. P. KINARIWALA
405	CRA/1571/1998	27/06/2013	RASNABEN ISHWARRAI [DECD.THRO HEIRS AND L.R. R.2/1 TO 2/6.],MANUBHAI ISHWARRAI - DECD. THRO' HEIRS & L.R.,TILOTTNA MANUBHAI,KETAN MANUBHAI,KIRAN MANUBHAI,BHAKTIBEN MANUBHAI,HEMABEN MANUBHAI,RATNABEN MANUBHAI,PADMANABH ISHWARRAI	MR KV SHELAT	JAYANTILAL MOHANLAL CHUDASAMA,	MR. D. P. KINARIWALA
406	CRA/1580/1998	10/12/2010	RAJPIPLA NAGARIK SAHAKARI BANKLTD.,	(MR RM VIN)	SHAH RASIKLAL NATHABHAI AND COMPANY,SHAH RASIKLAL NATHABHAI,SHAH KANCHANLAL NATHABHAI,SHAH JAYANTILAL NATHABHAI,SHAH KESARICHAND NAGINDAS,BANK OF BARODA	
407	CRA/1624/1998	05/07/2011	VRAJLAL DURLABHJI JOSHI SINCE DECD.THRO HIS HEIRS,RASILABEN WD/O VRAJLAL DURLABHJI JOSHI,DEVENDRA SON OF VRAJLAL DURL-ABHJI JOSHI	MR RD DAVE	MANSUKHBHAI LAXMANBHAI,	MS MEENA M TRIVEDI
408	CRA/1689/1998	03/05/2011	DHIRAJLAL HARJIVAN DESAI,	MR DL KOTHARI	ORIENTAL FIRE AND GENERAL INSURANCE CO LTD,	MR UDAY R BHATT
409	CRA/1755/1998	03/05/2011	FIJJABAI D/O ISMAILJI ABDULHUSAIN ZAVAR,GULAMHUSAIN MOHMEDBHAI VORA,SHABBIR MOHMEDBHAI KOLSAWALA	(MR MB GANDHI)	FAKRUDDIN ABDULALI TINWALA,KURBANHUSAIN MULLA ADAMJI,FATMABEN D/O MULLA ADAMJI	RULE SERVED,(MR VC DESAI),MR GN MANSURI,MR AS PANDYA
410	CRA/1797/1998	27/04/2010	MAHALAXMI ASHRIT SHREEMALI BRAHMAN KERAVNI MANDAL,NANUBHAI J TRIVEDI,PRAVINBHAI K TRIVEDI,INDUBHAI B OZA,SOMALAL V TRIVEDI,INDRAVADAN R OZA,MAHESH H TRIVEDI	MR KV SHELAT	UNNATI VIDHYALAY THRO'TRUSTEES,ANANTRAY RANCHHODBHAI SHUKAL,HARIPRASAD MOHANLAL SHUKAL,RAMPRASAD D SHUKAL,SAILESHKUMAR H SHASTRI,PATEL JASBHAI UMEDBHAI	,MR PT PATEL
411	CRA/1798/1998	27/04/2010	MAHALAXMI ASHRIT SHREEMALI BRAHMAN KERAVNI MANDAL,NANUBHAI J TRIVEDI,PRAVINBHAI K TRIVEDI,INDUBHAI B OZA,SOMALAL V TRIVEDI,INDRAVADAN R OZA,MAHESH H TRIVEDI	MR KV SHELAT	UNNATI VIDHYALAY THRO'TRUSTEES,ANANTRAY RANCHHODBHAI SHUKAL,HARIPRASAD MOHANLAL SHUKAL,RAMPRASAD D SHUKAL,SAILESHKUMAR H SHASTRI,PATEL JASBHAI UMEDBHAI	,MR PT PATEL
412	CRA/1842/1998	13/07/2012	MADHAVLAL RAMDAS,RAMANLAL MADHAVLAL PATEL,SHAMBHUPRASAD MADHAVLAL PATEL,VANMALA NATVERLAL PATEL	(MR MB GANDHI)	CHAMPAKLAL CHANDULAL SUKHADIA,SUKSNYSBEN CHAMPAKLAL SUKHADIAWIDOW OF R.NO.1 CHAMPAKLAL,RAKESHBHAI CHAMPAKLAL SUKHADIA,MANISHBHAI CHAMPAKLAL SUKHADIA,CHETANBHAI CHAMPAKLAL SUKHADIA	RULE SERVED,MR DR BHATT

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413	CRA/1843/1998	13/07/2012	MADHAVLAL RAMDAS,RAMANLAL MADHAVLAL PATEL,SHAMBHUPRASAD MADHAVLAL PATEL,VANMALA NATVERLAL PATEL	(MR MB GANDHI)	CHAMPAKLAL CHANDULAL SUKHADIA SINCED DECD THROUGH LEG HEIRS,SUKSNYSBEN W/O CHAMPAKLAL SUKHADIA,RAKESHBHAI CHMPAKLAL SUKHADIA,MANISHBHAI CHMPAKLAL SUKHADIA,CHETTANBHAI CHAMPAKLAL SIKHADIA,VIJAYKUMAR CHANDULAL SUKHADIA,DINESHKUMAR CHANDULAL SUKHADIA,KISHORIBEN D/O CHANDULAL KESHAVLAL,USHABEN D/O CHANDULAL KESHAVLAL	RULE SERVED,MR DR BHATT
414	CRA/1849/1998	14/05/2009	STATE OF GUJARAT,	GOVERNMENT PLEADER	UNION OF INDIA,DISTRICT ENGINNER,ACCOUNTS OFFICER,JAIRAJ DHIRAJLAL VORA	
415	CRA/1869/1998	24/03/2011	BHUPENDRA TAPUBHAI PADIA,UMEDLAL TAPUBHAI PADIA,DHIRAJLAL TAPUBHAI PADIA	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRATAPRAI POPATLAL SONEJI,	MR RAJESH K SAVJANI
416	CRA/1893/1998	15/06/2015	SHAH DHANLAL MANEKLAL KHANGER,	MR ANUJ K TRIVEDI	MODHIYA NATVARLAL NARANDAS PITOLWALLA,KUSUMBEN PITOLWALA WD OF LATE RAJNIKANT PITOLWALA SON OF LATE RESP.NO.,TIMIR PITOLWALA SON OF LATE RAJINIKANT PITOLWALA SON OF RESP.NO.,SMITABEN PITOLWALA WD OF LATE RAJENDRAKUMAR SON OF LATE RESP.NO.,KAUSHAL PITOLWALA SON OF LATE RAJNIKANT PITOLWALA SON OF RESP.NO.,MAHALAXMI TRANSPORT	MR MA KHARADI,MR MITUL K SHELAT
417	CRA/1/1999	13/07/2011	LAXMANBHAI HARIBHAI,	(MR AV TRIVEDI)	PANDHARINATH DUHNDUKADAM,AMIT P DHONDUKADAM	(MR JV MEHTA),MS HINA DESAI
418	CRA/14/1999	31/03/2008	VASUNDHARA FERTILIZERS,	MR NK MAJMUDAR	VINODBHAI PUNJABHAI PATEL,DILIPBHAI PUNJABHAI PATEL	(MR A J PATEL)
419	CRA/20/1999	11/05/2010	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR MEHUL H RATHOD	C SANGHVI & COMPANY,CHLORO CONTROL EQUIPMENT COMPANY	(MR JV MEHTA)
420	CRA/25/1999	24/01/2011	SWAMINARAYAN TRADING CO.,CHIMANLAL ISHWARBHAI THAKKER,SAMUBEN ISHWARBHAI THAKKER	MR MEHUL S SHAH	OFFICIAL RECEIVER,	(MR PV HATHI)
421	CRA/36/1999	24/01/2011	I M RATWANI,	(MR PV HATHI)	DILIPKUMAR CHIMANLAL THAKKER,CHANDRABEN NARENDRABHAI GANATRA,SWAMINARAYAN TRADING CO.,CHIMANLAL ISHWARLAL THAKKAR,SAMUBEN ISHWARLAL THAKKER	MR MEHUL S SHAH,(MR SURESHM SHAH),MR NISHITH P THAKKAR
422	CRA/88/1999	27/04/2010	DAHOD NAGARPALIKA,	NOTICE SERVED	MUSTAALI JABIRBHAI NAGADI,	RULE SERVED,MR CJ VIN
423	CRA/154/1999	03/07/2009	HALAOL NAGARPALIKA,	NOTICE SERVED	M H PHARMACEUTICALS LTD.,MITESH NARENDRA DALAL THRO' P.O.A.SHAILESHKUMAR V SHAH	NOTICE SERVED
424	CRA/167/1999	01/05/2015	PANDAY INDRAKUMAR RAMNIHOR,	(MR.BS MISHRA)	BALDEVBHAI VENIPRASAD CHAUHAN,	
425	CRA/234/1999	01/10/2010	M.S.UNIVERSITY OF BARODA,VICE-CHANCELLOR,MS UNIVERSITY UNION,PRO-VICE CHANCELLOR & PATRON,PRESIDENT,RETURNING OFFICER,MEGHA DINESHKUMAR JANI	(MR NV ANJARIA)	JATINBHAI RUPSINHBHAI VASAVA,	RULE SERVED
426	CRA/235/1999	01/10/2010	M.S.UNIVERSITY OF BARODA,VICE-CHANCELLOR,MS UNIVERSITY UNION,PATRON & PRO-VICE CHANCELLOR,RETURNING OFFICER	(MR NV ANJARIA)	JANAKBHAI MAGANBHAI MAKWANA,	RULE SERVED
427	CRA/268/1999	25/11/2008	TRUSTEES OF KING GEORGE V CLUBPALANPUR,NAWABSAHEB IQBAL MOHMED KHANJI,SHIRISHKUMAR MAYACHAND MODI	(MR SK JHAVERI)	MALI MAFATLAL KHUSHALDAS,	MR GM AMIN

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
428	CRA/285/1999	22/06/2010	JASHBHAI MOTIBHAI CHAVDA,	MR BS PATEL	BARIA BABUBHAI ALIAS BABLBAI ISHWARBHAI,KANKU WD/O MOTIBHAI SHIVABHAI CHAVDA [DECD. THRO HEIRS],HARMANBHAI MOTIBHAI CHAVDA	,MR MP PRAJAPATI,MR PUSHPADATTA VYAS
429	CRA/298/1999	17/04/2012	EIH LIMITED,	M/S TRIVEDI & GUPTA	ROYALE MANOR HOTEL AND INDUSTRIES LIMITED,STATE BANK OF INDORE,UNION BANK OF INDIA	RULE SERVED,MR MANAV A MEHTA
430	CRA/303/1999	05/07/2011	IBRAHIM MOHMED CHANDBHAI MEVAWALA -DECD. THRO' HEIRS,HANIFABIBI D/O IBRAHIMBHAI MOHMEDBHAI MEVAWALA,AMINABIBI D/O IBRAHIMBHAI MOHMEDBHAI MEWAVALA,ABDULRAHIM IBRAHIMBHAI MOHMEDBHAI MEVAWALA,ISHAK IBRAHIMBHAI,MEHRAJBANU D/O IBRAHIMBHAI MOHEDBHAI MEVAWALA	MS PJ DAVAWALA	KADARBHAI RAHIMBHAI KELAWALA,	(MR ARVIND R MEHTA)
431	CRA/337/1999	06/07/2011	SURYAPRASAD DINBANDHU VYAS DECD.THROUGH LEGAL HEIRS.,SMT.MAHESHWARI WD/O.LATE SHRI SURYAPRASAD DINBANDHU VYAS,,VIJAY SON OF LATE SHRI SURYA PRASAD DINBANDHU VYAS,	MR BHARAT T RAO	AHMEDABAD GUJARATI DHOBI PANCH'S GNYATIVADI TRUSTEES,AMBALAL FAKIRCHAND CHAUHAN,PRAVINBHAI FAKIRCHAND CHAUHAN,JAYANTILAL RANCHHODBHAI CHAUHAN (DELETED),KESHAVLAL MEGHABHAI DHOBI (DELETED),RAMANBHAI BHIKHABHAI,MINESH SOMABHAI	,MR VIBHUTI NANAVATI
432	CRA/340/1999	22/06/2011	RAMESH RAM GOPAL BRAHMAN,MAHESH RAMGOPAL BRAHMAN	MR KV SHELAT	OMKAR DEVILAL GUPTA,	MR MUKESH A PATEL
433	CRA/365/1999	17/04/2008	ARSHI KANA VISHANA,LAKHIBEN ARSHI KANA,VIKRAM ARSHI VISHANA,MINOR MANJULABEN PARBAT THROUGLEGAL GUARDIAN ARSHI KANA	MR YOGESH S LAKHANI	MINOR HIRABEN PARBAT THROUGH LEGAL GUARDIAN BUDHIBEN PARBAT,MINOR MULU PARBAT,BUDHIBEN PARBAT WD/O PARBAT ARSHI	RULE SERVED,MR TUSHAR MEHTA
434	CRA/392/1999	07/07/2008	HARIDAS GOVINDBHAI MENAN,	MR JAYESH M PATEL	BANK OF BARODA,	MR RM DESAI
435	CRA/429/1999	13/07/2011	MANORAMABEN BACHUBHAI KANJIYA,	MR AR THACKER	HEIRS OF MAGANBHAI SHIVABHAI BHALADIA,VAJIBEN MAGANBHAI,KISHORE MAGANBHAI,BHARAT MAGANBHAI,PRAKASH MAGANBHAI,HEIRS OF PRAGJIBHAI SHIVABHAI,SHANTABEN PRAGJIBHAI,SAROJBEN PRAGJIBHAI,HARSHIDABEN PRAGJIBHAI,JAGRUTIBEN PRAGJIBHAI,HITESH PRAGJIBHAI	,MR PRAVIN GONDALIYA
436	CRA/436/1999	01/05/2015	SAVERKUNDLA AGRICULTURAL PRODUCE MARKET COMMITTEE,	NANAVATY ADVOCATES	IBRAHIM SULEMANBHAI SANDHI,RAJAKBHAI SULEMANBHAI SANDHI,MAHOMAD SULEMANBHAI SANDHI,ISMAIL SULEMANBHAI SANDHI,CHIEF SECRETARY,SECRETARY,DIRECTOR OF AGRICULTURAL,SECRETARY,DISTRICT COLLECTOR,DISTRICT AGRICULTURAL OFFICER,TALUKA DEVELOPMENT OFFICER,DEPUTY COLLECTOR,MAMLATDAR	
437	CRA/451/1999	17/04/2008	ASSU RAMCHANDRA ISARANI,	MR PRAKASH K JANI	JAIKISHAN GAHIMAL CHAGRANI,	MR MAHESH R SHAH

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
438	CRA/507/1999	10/12/2010	DHIRUMAL KHEMCHAND - DECD. THRO' HEIRS,BHULCHAND DHIRUMAL KHEMCHAND,LILARAM DHIRUMAL,TULSIDAS DHIRUMAL,BANSIDHAR DHIRUMAL,PARSOTAM DHIRUMAL,JAYKUMAR DHIRUMAL,KAMLBABAI DHIRUMAL,LILABEN DHIRUMAL	MR KV SHELAT	HEIRS OF ASANDAS KHEMCHAND,KHIMIBEN ASANDAS,KISHOR ASANDAS,DEVIDAS ASANDAS,PITAMBER ASANDAS,PURAN ASANDAS,VASUDEV ASANDAS,NANDKISHOR ASANDAS,MINABAI ASANDAS - MINOR KHIMIBEN - GUARDIAN OF MINOR,JASODABAI ASANDAS,MINOR KHIMIBEN IS DAUGHTER OF MINOR,CHATURMAL MOTANMAL,SEVARAM MOTANMAL,HEIRS OF DECD. MANGALDAS MOTANMAL,RADHABAI MANGALDAS,VISHANDAS MANGALDAS,SAVITRIBAI MANGALDAS,MINOR VIRUMAL , RUKHMANIBEN MURLIBAI VIJAYKUMAR,KHUSALIBAI MOTANMAL	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR RR TRIVEDI
439	CRA/508/1999	30/11/2010	RASULBHAI SULEMANBHAI,	MR KV SHELAT	MUKHTARAHMED GULAM MOHAIUDDIN,MOHAMMAD IQBAL GULAM MOHIUDDIN,SABIRHUSAIN BASHIRAHMED JETPURWALA	NOTICE SERVED BY DS,RULE SERVED BY DS,MR DIPAN DESAI
440	CRA/529/1999	21/11/2008	SUJAY FINVEST PRIVATE LIMITED,NALIN PATEL	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VADILAL FINANCIAL SERVICES LTD,	MR UNMESH D SHUKLA
441	CRA/542/1999	17/04/2008	HAVABAI OSMANBHAI,	(MR BD KARIA)	HASAMBHAI OSMANBHAI,	MR ZUBIN F BHARDA
442	CRA/586/1999	25/04/2012	NARANBHAI AMTHALAL PANCHAL (DIED DURING PENDENCY OF CRA.),JAGDISH NARANDAS PANCHAL,KIRTI @ RAJESH NARANDAS PANCHAL,RAJU NARANDAS PANCHAL,KIRTI THERMOPLAST ENGINEERING WORKS,DAHIBEN NARANDAS PANCHAL (WHO HAVING DIED ON 19.10.05),JAGDISH NARANDAS PANCHAL,KIRTI @ RAJESH NARANDAS PANCHAL,RAJU NARANDAS PANCHAL,JAGDISH NARANDAS PANCHAL,KIRTI @ RAJESH NARANDAS PANCHAL,RAJU NARANDAS PANCHAL	MR KV SHELAT,	HARGOVANDAS PURUSHOTTAMDAS PANCHAL(DECD.THRO' HEIRS),JAGDISHBHAI HARGOVANDAS PANCHAL,ASHOKBHAI HARGOVANDAS PANCHAL,MUKESH HARGOVANDAS PANCHAL,SHAKRIBEN VITHALDAS PANCHAL	,MR UTPAL M PANCHAL
443	CRA/645/1999	19/07/2011	ALARAKHA REHMANBHAI,UMERBHAI REHMANBHAI,HURBANU D/O REHMANBHAI,SAYERABANU D/O REHMANBHAI,SABIRABANU D/O REHMANBHAI	(MR PV HATHI)	BHAGWANDAS KACHARALAL PATEL SINCE DECD.THRO HIS HEIRS,JIVIBEN BHAGWANDAS PATEL,KANTILAL BHAGWANDAS PATEL,PRAVINBHAI BHAGWANDAS PATEL	NOTICE NOT RECD BACK,MR VS SHAH
444	CRA/647/1999	01/10/2010	GOVIND MAMAIYA,MENAND MAMAIYA,DEVAYAT MAMAIYA	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
445	CRA/648/1999	01/10/2010	NAGJI RANCHODBHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
446	CRA/649/1999	01/10/2010	RAVJI VASHRAM,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
447	CRA/650/1999	01/10/2010	BACHU KANA SAVALIYA,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
448	CRA/651/1999	01/10/2010	NATHA BHIRABHAI SINCE DECD.THRO HIS HEIRS,MADHA NATHA,POLA NATHA,KARSHAN NATHA	MR YOGESH S LAKHANI	STATE OF GUJARAT,	GOVERNMENT PLEADER
449	CRA/652/1999	01/10/2010	MOHAN RANCHODBHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
450	CRA/653/1999	01/10/2010	GOBAR MOHAN,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
451	CRA/654/1999	01/10/2010	KARSAN KHODABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
452	CRA/655/1999	01/10/2010	MOHAN NATHA,KARSAM NATHA	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
453	CRA/656/1999	01/10/2010	SINDHA BHURABHAI BHARWAD,KARSAM NATHA	MR YOGESH S LAKHANI	STATE OF GUJARAT,	

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454	CRA/657/1999	01/10/2010	DUDHABHAI DEVJIBHAI,KARSAM NATHA	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
455	CRA/658/1999	01/10/2010	BABU HARJIBHAI,DAYA HARJIBHAI	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
456	CRA/659/1999	01/10/2010	HEIRS OF GELA JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
457	CRA/660/1999	01/10/2010	RAJA JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
458	CRA/661/1999	01/10/2010	RAM JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
459	CRA/662/1999	01/10/2010	HEIRS OF DECD. NATHA HIRABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
460	CRA/663/1999	01/10/2010	GOVIND MAMAIYA,DEVAYAT MAMAIYA	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
461	CRA/664/1999	01/10/2010	KURJI LAKHABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
462	CRA/665/1999	01/10/2010	HEIRS OF VALA BHAGAVAN,GOVIND VALABHAI,GORDHAN VALABHAI,JADAV VALABHAI	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
463	CRA/666/1999	01/10/2010	HEIRS OF DECD. THAKERSHI MAVJI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
464	CRA/667/1999	01/10/2010	HARJI KHODABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
465	CRA/668/1999	01/10/2010	HEIRS OF DECD. VALABHAGVAN,GOVIND VALABHAI,GORDAN VALABHAI,JADAV VALABHAI	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
466	CRA/669/1999	01/10/2010	NAGJI RANCHHODBHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
467	CRA/670/1999	01/10/2010	HEIRS OF MANJI HARJIBHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
468	CRA/671/1999	01/10/2010	HEIRS OF DECD. SONBAI AMRABEN,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
469	CRA/672/1999	01/10/2010	RAJA JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
470	CRA/673/1999	01/10/2010	RAM JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
471	CRA/674/1999	01/10/2010	HEIRS OF DECD. GELA JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
472	CRA/675/1999	01/10/2010	MENAND JIVABHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
473	CRA/676/1999	01/10/2010	ALA DESURBHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
474	CRA/677/1999	01/10/2010	KARSAN NATHABHAI,MADHA NATHABHAI	MR YOGESH S LAKHANI	STATE OF GUJARAT,	
475	CRA/678/1999	01/10/2010	VAGHRI JINA GAGJIBHAI,	MR YOGESH S LAKHANI	STATE OF GUJARAT,	

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476	CRA/729/1999	31/01/2011	PREMCHAND J PANCHAL,	(MR SURESHM SHAH)	SHAHJAHABANU LIYAKATKHAN PATHAN,AAYSHABANU RIYAZKHAN PATHAN,J K MARBLES,ARIHAND PUMP PVT.LTD.,VINAYAKKUMAR KIRTILAL SHAH,AROMA INDUSTRIES,KIRITKUMAR AMTHALAL KIRI,AMINABEN IBRAHIMBHAI MAKNOJIYA,RAJPUT CHANDANJI CHELAJI,MUMAN ALIMOHMED PIRMOHMED,NOOORMOHMED VALIMOHMED VORA,HAJI GULAM RASUL PIRMOHMED,NOORMOHMED AHMEDBHAI VORA,MUSTAKHUSEN GULAMALI MAKNOJIYA,MOHMEDALI GULAMALI MAKNOJIYA,KAWASING PITHASING CHAUHAN,VINODPURI KARSANPURI GOSAI,KALUBHAI RAMJIBHAI PRAJAPATI,GOSWAMI DURGAPURI MANIPURI,PATEL HARIBHAI SOMABHAI,PATEL KARSANBHAI SHIVRAMBHAI,PATEL NARMCHANDRA ISHWARLAL,PATEL SARDARBHAI LAXMANBHAI,PATEL BHUPATBHAI MADHABHAI,PATEL MANIBEN LALJIBHAI,BHARTIBEN GOVINDLAL MODI,HARESHPURI RAMPURI GOSWAMI,UJAMBHAI NATHABHAI DERIYA,SAVITABEN SONPURI GOSAI,MINAXIBEN BABULAL RAVDAR,HEMRAJBHAI CHELABHAI PATEL,PARAGBHAI GODADBHAI KOTADIA,PRAVINCHANDRA BAVALRAM SHAH,RAMANLAL BABULAL MODI,KANSARA KARSHANLAL MOTILAL	DELETED,RULE SERVED,MR PARESH A. PATEL

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
477	CRA/732/1999	31/01/2011	PREMCHAND J PANCHAL,	(MR SURESHM SHAH)	SHAHJAHABANU LIYAKATKHAN PATHAN,AAYSHABANU RIYAZKHAN PATHAN,J K MARBLES,ARIHAND PUMP PVT.LTD.,VINAYAKKUMAR KIRTILAL SHAH,AROMA INDUSTRIES,KIRITKUMAR AMTHALAL KIRI (DELETED),AMINABEN IBRAHIMBHAI MAKNOJIYA(DELETED),RAJPUT CHANDANJI CHELAJI (DELETED),MUMAN ALIMOHMED PIRMOHMED (DELETED),NOOORMOHMED VALIMOHMED VORA (DELETED),HAJI GULAM RASUL PIRMOHMED (DELETED),NOORMOHMED AHMEDBHAI VORA (DELETED),MUSTAKHUSEN GULAMALI MAKNOJIYA(DELETED),MOHMEDALI GULAMALI MAKNOJIYA (DELETED),KAWASING PITHASING CHAUHAN (DELETED),VINODPURI KARSANPURI GOSAI (DELETED),KALUBHAI RAMJIBHAI PRAJAPATI (DELETED),GOSWAMI DURGAPURI MANIPURI (DELETED),PATEL HARIBHAI SOMABHAI (DELETED),PATEL KARSANBHAI SHIVRAMBHAI (DELETED),PATEL NARMCHANDRA ISHWARLAL (DELETED),PATEL SARDARBHAI LAXMANBHAI (DELETED),PATEL BHUPATBHAI MADHABHAI (DELETED),PATEL MANIBEN LALJIBHAI (DELETED),BHARTIBEN GOVINDLAL MODI (DELETED),HARESHPURI RAMPURI GOSWAMI (DELETED),UJAMBHAI NATHABHAI DERIYA (DELETED),SAVITABEN SONPURI GOSAI (DELETED),MINAXIBEN BABULAL RAVDAR (DELETED),HEMRAJBHAI CHELABHAI PATEL (DELETED),PARAGBHAI GODADBHAI KOTADIA (DELETED),PRAVINCHANDRA BAVALRAM SHAH (DELETED),RAMANLAL BABULAL MODI,KANSARA KARSHANLAL MOTILAL (DELETED)	DELETED,MR PARESH A. PATEL
478	CRA/750/1999	07/09/2010	MANIPAL FINANCE CORPORATION LIMITED,	MR SUNIT S SHAH	ANIL TELEVISION AND FILMS PVT.LTD.,ANIL TELEVIEW AND FILMS PVT. LTD.,ANIL RAJENDRAKUMAR ASSI,AVTARKAUR R ASSI,MADU ANIL ASSI,SUNIL RAJENDRAKUMAR ASSI	RULE NOT RECD BACK,RULE UNSERVED
479	CRA/757/1999	19/11/2010	HAZARAT CHHOTA ADRUS MASJID & DARGAH TRUST & TRUSTEES,SAIYAD HUSSAIN SAIYAD SALAM,HUSAIN BIN AVADBHAI ARAB	MR AJ MEMON	ATMARAM REVACHAND,	MR DIPAK R DAVE
480	CRA/773/1999	21/02/2011	SAMPATRAY CHHOGALAL SHAH,RASIKLAL TRIKAMLAL,TAHILRAM RUPCHAND	(MR MB GANDHI)	NARAINDAS ANSHIRAM,KANAIYALAL SAJANDAS	DR SONIA HURRA,MR MANOJ N POPAT
481	CRA/777/1999	12/07/2010	PATEL PREMJI RATNA KANABI,	MR SV RAJU	HARILAL CHHAGANLAL JHAVERI,MAHENDRA HARILAL JHAVERI,ARUN HARILAL JHAVERI,KANTILAL RAMJI SHAH,ABDULREHAMAN ALLADINA PATEL,MAULAVI MOMADBHAI IBRAHIM BAKALI,AHMEDBHAI HUSAINBHAI SINDHI [DECEASED],NOOR MOMAD HASANBHAI BHATI,SUMRA JANMOHMAD LATIFMIYA,CHOPDHAR ABDULKADAR IBRAHIM MUTAWALI,PIR IBRAHIMSHAH ISMAILSHAH,FAKIRMOMAD HAJIBHAI KHAVDA,ISMAIL YUSUFBHAI KUMBHAR PATEL[DECEASED],NODE JASUFAR BHUNTE [DECEASED],JAFFAR HAJI IBRAHIM	RULE SERVED,RULE UNSERVED,MR AR THACKER

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482	CRA/778/1999	04/05/2010	DABHOI NAGARPALIKA,CHIEF OFFICER	MS PREETI S PARMAR,MR SV PARMAR	RAVJIBHAI PRABHUDAS VANKAR,	MR KH BAXI
483	CRA/782/1999	10/12/2010	DEXTER PARRAIRS @ CHINKI,	(MR RD RAVAL)	CHISTIS KHANKAH (DARGAHM, MASJID) KABTRASTAN,SAJJADANASHIN MOHAMMEDFARRUKH M DESAI,R N CHISTRI,S M CHISTRI,A A MUNSHI,MR. M.B. VAZIRDAR,IBRAHIM SULEMAN FRUITWALA,R R PATHAN,ALL CHISTI CHAMBERS,SHREYAS RATILAL SHAH	,NOTICE SERVED,UNSERVED EXPIRED (N),RULE NOT RECD BACK,(MR GIRISH D BHATT),(MR GR PATHAK)
484	CRA/790/1999	04/05/2010	RAFIAHMED ISMAILBHAI PALIJA,	MR NK MAJMUDAR	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	NOTICE SERVED,MR DIPAN DESAI
485	CRA/798/1999	19/07/2011	AMBALAL KESHAVLAL PARIKH,DECD. (CA.NO.8184/05.DTD.21.7.08),PRIYAVADAN AMBALAL PARIKH. LEGAL HEIRS & REPRESENTATIVE.,KANTILAL LAVJIBHAI KASHI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL NARSINHBHAI DEVABHAI DECD.THR.HEIRS(CA.NO.3140/07).,KARTIKBHAI NARSINHBHAI PATEL.,MANIBEN AMBALAL PATEL .DECD. THR.HEIRS.,GIRISHKUMAR AMBALAL PATEL.,HARSHADKUMAR AMBALAL PATEL.,HEIR OF DECD. BHAT JETHALAL CHUNILAL	,RULE SERVED,(MR TS NANAVATI),MR RAJESH R DEWAL,MS VIDHI J BHATT
486	CRA/814/1999	20/07/2011	JAGJIVANBHAI MOTIBHAI RAMI,	NOTICE NOT RECD BACK	UDESING SOMABHAI JADAV,	MR PR THAKKAR
487	CRA/853/1999	27/03/2012	CHAUHAN IBRAHIM GAFURBHAI,CHAUHAN REHMATULLAH GAFARBHAI	MR MP SHAH,MS. KRUTI M SHAH	ABDULLABHAI VIRABHAI MEHTAR DECD.THRO'HIS HEIRS,ALARAKHABHAI ABDULLABHAI MEHTAR,FATUBEN ABDULLABHAI MEHTAR,BABYBEN ABDULLABHAI MEHTAR,UNION OF INDIA,ADMINISTRATOR GENERAL (EVACUE PROPERTIES),STATE OF GUJARAT,COLLECTOR CUM MANAGING OFFICER,DY.COLLECTOR CUM MANAGING OFFICER (EVACUE PROPERTIES)	,GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R)
488	CRA/859/1999	04/05/2010	VERAVAL PEOPLES COOP.BANK LTD.,	MR RC KAKKAD	BOMBAY RADIO SERVICE,KANTILAL LAKHAMAN SONI	RULE SERVED,SERVED BY RPAD (R)
489	CRA/884/1999	28/06/2011	JAYANTILAL RAICHAND DESAI,	(MR SANDEEP N BHATT)	DASA SHRIMALI VANIK PUBLIC TRUST THRO' TRUSTEES,BHANULAL MOTICHAND KHILOSIA,PRAVIN MAGANLAL KHILOSIA,ASHOK KAPURCHAND SUKHADIA	,NOTICE NOT RECD BACK
490	CRA/894/1999	09/07/2008	UMESH SHANTILAL MISTRY,LALITBHAI SHANTILAL MISTRY	MR NK MAJMUDAR	SHYAM VISHNUPANT KASHIKAR,RAM @ SANTOSH VISHNUPANT KASHIKAR,INDIRABEN VISHNUPANT KASHIKAR,KALPANA SUDHIR DEVTA,VINA RAMESH NIKAHANDE,JYOSTNABEN MADUKAR RISBUD,NAYNA RAMESH DHOLAB	MR NILESH A PANDYA
491	CRA/898/1999	17/04/2008	PARSHVAM INDUSTRIES LIMITED,M J R P FINANCIAL CONSULTANT,MONARK SHARE FINMAN PVT.LTD.,JOLLYBEN GIRISHBHAI PAREKH,RAMABEN GIRISHBHAI PAREKH	(MR TS NANAVATI)	NAVKAR INVESTMENTS,	(MR GR PATHAK)
492	CRA/899/1999	23/04/2009	PARSHOTTAMBHAI P PATEL,RAMESHBHAI SHANTILAL SHAH,PRAVINBHAI MANGALBHAI VALAND,SURESHBHAI CHANDULAL RATHOD,MAHESH S AGRAWAL,DHRVE SHIVRAJ,SITARAM SODHI,HARSHABEN N CHAUHAN,JAYSHRIBEN P PATEL,SUSHILABEN R PATEL	,MR NK MAJMUDAR	BARODA MUNICIPAL CORPORATION,TOWN DEVELOPMENT OFFICER,RAMESHWAR R PANDYA,SALIM S DESAI,SHERARAM UMEDDMAL JASNI,BHANJIBHAI GHELABHAI PATEL,LEELABEN MANHARBHAI PATEL,KALIDAS SHANABHAI,JITENDRABHAI MANHARBHAI PARIKH,BHARATBHAI JAGDISHBHAI DARJI,THAKKAR PRAVINSINH PRATAPSINH CHANDRAVALI,BHANJIBHAI GHELABHAI PATEL,MAHESH S. AGRAWAL	,RULE SERVED,MR PRANAV G DESAI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
493	CRA/906/1999	27/02/2009	MAHESH N KOTADIA,	MR MEHUL H RATHOD	VILLAGE PANCHAYAT OF SUNDHA,	MR JC VYAS
494	CRA/909/1999	14/05/2010	WAX OIL PVT.LTD.,PRIYANKBHAI K SARVAIYA,PALLAVIBEN K SARVAIYA	MR MIHIR H JOSHI	ANKINI PETROCHEM LTD.,	MR AR GUPTA
495	CRA/937/1999	04/05/2010	VASANTLAL KIKABHAI DECD.THROOUGHL HEIRS(CA 2319/03,8.1.07),HASUMATIBEN VASANTLAL,JITENDRA ASANTLAL,KAMLESH VASANTLAL,KUMUD VASUDEV KANCHIVALA,URVASHI RAMCHANDRA MASHROOWALA	NOTICE SERVED,MR NK MAJMUDAR	NAVINCHANDRA RAMANLAL CHOKHAWALA,	MR MANGESH R MENGDEY
496	CRA/947/1999	28/12/2012	TRUSTEES OF GOPINATHJI DEVMANDIR PUBLIC TRUST,SWAMI SATYAPRAAKASHDASJI GURU GHANSHYAMPRASADDASJI,GORDHANBHAI LAAKHABHAI,ARJANBHAI NAGJIBHAI,GHANSHYAMBHAI BHURABHAI,BHUPATBHAI JIVRAJBHAI	MR HM PARIKH	LEGAL HEIR OF DECD. JADIBEN JIVABHAI KOLI,	MR JIGAR M PATEL
497	CRA/955/1999	17/08/2011	MANJIBHAI & CO.,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ISHWARLAL MULCHAND BRAHMKSHATRI - DECD.THRO'HEIRS,MULCHAND VASANJI KAKAIYA,DUDHIBEN MULCHAND KAKAIYA,SHAKUNTALA ISHWARLAL KAKAIYA,TUSAR ISWARLAL KAKAIYA,MANISH ISWARLAL KAKAIYA,BHAVANABEN ISWARLAL KAKAIYA	,(MR SANDEEP N BHATT)
498	CRA/969/1999	26/07/2011	MISTRY NATHALAL MANSUKHRAM,	MR MB PARIKH,(MR MC SHAH)	SHAH VASANTILAL AMBALAL (CHIPAD),SHAH SHANTILAL AMBALAL	(MR RN SHAH)
499	CRA/1028/1999	12/05/2011	MANILAL SHIVRAM SOLANKI,	MRS NISHA M PARIKH	DAHIBEN SADABHAI,SHARDABEN SADABHAI,NARMADABEN SADABHAI,JAGDISHBHAI SADABHAI	RULE SERVED,MR JA ADESHRA,MR HAR MOMIN
500	CRA/1044/1999	05/07/2012	TALIBBHAI HABIBULLABHAI,SAMUBHAI HABIBULLABHAI,MUSTUFABHAI HABIBULLABHAI,MODARBHAI SALFOODINBHAI,ZOHARBHAI SALFOODINBHAI	(MR GIRISH D BHATT)	RANCHHODLAL MOHANLAL,MOHANLAL NATHUBHAI,HARSHAD NATWARLAL KHARADI,HASMUKH NATWARLAL KHARADI,ARVIND NATWARLAL KHARADI,NATWARLAL RANCHHODLAL KHARADI & CO.	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
501	CRA/1061/1999	15/12/2010	GIRISH CONSTRUCTION,	MR SANDIP C SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS
502	CRA/1079/1999	28/06/2012	MANILAL MOTIRAM,	MR SH SANJANWALA	MAGANLAL CHHANBHAI DHIMAR,	NOTICE SERVED,MR JAYESH M PATEL
503	CRA/1081/1999	13/07/2011	HEIRS OF DECD. ASHRAFBHAI CHHOTUBHAI,JAFARBHAI ASHARAFBHAI,AHMEDBHAI ASHRAFBHAI,ABIDBHAI ASHRAFBHAI,SADIKBHAI ASHRAFBHAI,SABIRBHAI ASHRAFBHAI,SATTARBHAI ASHRAFBHAI,KHALIDBHAI ASHRAFBHAI	MR PT JASANI	MAZDOOR TRADING COMPANY,HEIRS OF DECD.MOHMED IBRAHIM ABDULGAFAR,SUGRABIBI WD/O MOHAMED IBRAHIMABDUL GAFFAR,MOHAMED ISMAIL MOHAMED IBRAHIM,JUBEDABIBI D/O MOHAMED IBRAHIM,SOPHIABIBI D/O MOHAMED IBRAHIM,SALIMABIBI D/O MOHAMED IBRAHIM,MOHAMED USMAN MOHAMED IBRAHIM,SABNAMBIBI D/O MOHAMED IBRAHIM,MOHAMED ASIF MOHAMED IBRAHIM,HEIRS OF DECD. TAJMOHMED SHERKHAN,AYASHABEGUM WD/O TAJMOHAMED SHERKHAN,AYAZKHAN TAJMOHAMED,SHEHNAZBANU D/O TAJMOHAMED SHERKHAN,SARFRAZKHAN D/O TAJMOHAMED SHERKHAN,SUGUFTA KHATUN D/O TAHMOHAMED SHERKHAN,SABNABANU D/O TAJMOHAMED SHERKHAN	,MR YN RAVANI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
504	CRA/1082/1999	13/07/2011	HEIRS OF DECD. DADUBHAI KALUBHAI,HUSENABIBI WD/O DADUBHAI KALUBHAI,BABUBHAI DADUBHAI,AHMEDBHAI DADUBHAI,BIBIBEN D/O DADUBHAI KALUBHAI	MR PT JASANI	MAZDOOR TRADING COMPANY,HEIRS OF DECD.MOHMED IBRAHIM ABDULGAFAR,SUGRABIBI WD/O MOHAMED IBRAHIMABDUL GAFFAR,MOHAMED ISMAIL MOHAMED IBRAHIM,JUBEDABIBI D/O MOHAMED IBRAHIM,SOPHIABIBI D/O MOHAMED IBRAHIM,SALIMABIBI D/O MOHAMED IBRAHIM,MOHAMED USMAN MOHAMED IBRAHIM,SABNAMBIBI D/O MOHAMED IBRAHIM,MOHAMED ASIF MOHAMED IBRAHIM,HEIRS OF DECD. TAJMOHMED SHERKHAN,AYASHABEGUM WD/O TAJMOHAMED SHERKHAN,AYAZKHAN TAJMOHAMED,SHEHNAZBANU D/O TAJMOHAMED SHERKHAN,SARFRAZKHAN D/O TAJMOHAMED SHERKHAN,SUGUFTA KHATUN D/O TAHMOHAMED SHERKHAN,SABNABANU D/O TAJMOHAMED SHERKHAN	,MR YN RAVANI
505	CRA/1083/1999	13/07/2011	JAFARBHAI ASHRAFBHAI,ABID ASHRAFBHAI,SADIK ASHRAFBHAI,SABIR ASHRAFBHAI	MR PT JASANI	MAZDOOR TRADING COMPANY,HEIRS OF DECD.MOHMED IBRAHIM ABDULGAFAR,SUGRABIBI WD/O MOHAMED IBRAHIMABDUL GAFFAR,MOHAMED ISMAIL MOHAMED IBRAHIM,JUBEDABIBI D/O MOHAMED IBRAHIM,SOPHIABIBI D/O MOHAMED IBRAHIM,SALIMABIBI D/O MOHAMED IBRAHIM,MOHAMED USMAN MOHAMED IBRAHIM,SABNAMBIBI D/O MOHAMED IBRAHIM,MOHAMED ASIF MOHAMED IBRAHIM,HEIRS OF DECD. TAJMOHMED SHERKHAN,AYASHABEGUM WD/O TAJMOHAMED SHERKHAN,AYAZKHAN TAJMOHAMED,SHEHNAZBANU D/O TAJMOHAMED SHERKHAN,SARFRAZKHAN D/O TAJMOHAMED SHERKHAN,SUGUFTA KHATUN D/O TAHMOHAMED SHERKHAN,SABNABANU D/O TAJMOHAMED SHERKHAN	,MR YN RAVANI
506	CRA/1084/1999	22/06/2018	ABBASKHAN VAZIRKHAN-DECD.THRO HEIR,USMANKHAN ABBASKHAN	,MR PT JASANI	MAZDOOR TRADING COMPANY,HEIRS OF DECD.MOHMED IBRAHIM ABDULGAFAR,SUGRABIBI WD/O MOHAMED IBRAHIMABDUL GAFFAR,MOHAMED ISMAIL MOHAMED IBRAHIM,JUBEDABIBI D/O MOHAMED IBRAHIM,SOPHIABIBI D/O MOHAMED IBRAHIM,SALIMABIBI D/O MOHAMED IBRAHIM,MOHAMED USMAN MOHAMED IBRAHIM,SABNAMBIBI D/O MOHAMED IBRAHIM,MOHAMED ASIF MOHAMED IBRAHIM,HEIRS OF DECD. TAJMOHMED SHERKHAN,AYASHABEGUM WD/O TAJMOHAMED SHERKHAN,AYAZKHAN TAJMOHAMED,SHEHNAZBANU D/O TAJMOHAMED SHERKHAN,SARFRAZKHAN D/O TAJMOHAMED SHERKHAN,SUGUFTA KHATUN D/O TAHMOHAMED SHERKHAN,SABNABANU D/O TAJMOHAMED SHERKHAN	,(MR JV MEHTA),MR YN RAVANI
507	CRA/1091/1999	17/09/2008	STATE OF GUJARAT,EXECUTIVE ENGINEER,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARAS BUILDER,PARAS BUILDERS	RULE SERVED BY DS,MR PRAKASH K JANI
508	CRA/1103/1999	24/07/2012	UNION OF INDIA,	MR NS SHEVADE	HARIAL RAMJI DECD.,DINESHBHAI HARILAL NAKHVA,ARVINDBHAI HARILAL NAKHVA,MANHARBHAI HARILAL NAKHVA,ASHOK HARILAL NAKHVA,STATE OF GUJARAT	GOVERNMENT PLEADER,MR AR THACKER

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509	CRA/1104/1999	24/07/2012	UNION OF INDIA,	MR NS SHEVADE	MANJULABEN MOTICHAND,STATE OF GUJARAT	GOVERNMENT PLEADER,MR AR THACKER
510	CRA/1105/1999	24/07/2012	UNION OF INDIA,	MR NS SHEVADE	JAYANTILAL JIVANDAS KANKHARA,SHANTABEN JIVANDAS DEL.CT.ORD.DT.23/6/2011,DHIRAJLAL JIVANDAS,JANMEJAY JIVANDA,STATE OF GUJARAT	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR AR THACKER
511	CRA/1106/1999	24/07/2012	UNION OF INDIA,	MR NS SHEVADE	KESHARBEN HIRABHAI -DECD. THRO'HEIRS,BHAILAL PRAGJIBHAI,BACHUBHAI PRAGJI,KISHOR PRAGJI,MUKTABEN PRAGJI,RUKMANI PRAGJI,VANITABEN PRAGJI,STATE OF GUJARAT	,NOTICE SERVED,DELETED
512	CRA/1129/1999	10/12/2010	BHATT NATHABHAI ADITRAM TRUST FUND THRO' TRUSTEES,BHATT GHANSHYAMBHAI GANPATLAL,BHATT RAMESHCHANDRA GIRDHARLAL,BHATT BHANUBHAI NANUBHAI	MR RR VAKIL	BHATT SUDHAKAR HARILAL,SOLANKI RAIJIBHAI KABHAI DECD THRO HEIRS,SOMABHAI RAIJIBHAI SOLANKI,SHANTABEN RAIJIBHAI SOLANKI,DHULIBEN RAIJIBHAI SOLANKI,SOLANKI SOMABHAI RAIJIBHAI DECD THRO HEIRS,KANTABEN WD/O SOMABHAI SOLANKI,RAJUBHAI SOMABHAI SOLANKI,SHEELABEN SOMABHAI SOLANKI,GOPALBHAI SOMABHAI SOLANKI,M/S S S SHELAT BROTHERS & SONS,SOMESHWAR HARILAL SHELAT DECD THRO HEIRS,SHELAT JAGDISHBHAI SOMESHWAR,SHELAT BIPIN SOMESHWAR,SHELAT SUBHASH SOMESHWAR,SHELAT ANILKUMAR SOMESHWAR,ROHIT SOMESHWAR SHELAT,INDUBEN VASUDEV JOSHI,SHELAT SUBHASHCHANDRA SOMESHWAR,BHATT KAUSHIK BHAI AMBALAL,SHANTABEN WD/O HARILAL PRANSHANKER BHATT,SAUDAMINI D/O HARILAL PRANSHANKER BHATT,VARSHABEN D/O HARILAL PRANSHANKER BHATT	,NOTICE SERVED BY DS,DELETED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR BP DALAL
513	CRA/1133/1999	27/04/2010	BARODA CITY CO-OPERATIVE BANK LIMITED,	MR JITENDRA M PATEL	DECD. DR. BIPINBHAI CHATURBHAIPATEL THRO' HEIRS & L.R.,JAIPRABHABEN B PATEL,JANAKBHAI B PATEL,TRUPTIBEN B PATEL	,RULE SERVED BY DS,MR DF AMIN
514	CRA/1160/1999	17/04/2008	GUJARAT SECONDARY EDUCATION BOARD,GUJARAT SECONDARY EDUCATION BOARD	MR AD OZA	KANCHANBEN J RAY,RAMKUMAR BEJNATH SHARMA,PARMAR SUNIL KANJIBHAI,BARIA MAHENDRABHAI UDESINH,PARMAR SURESHBHAI N,PARMAR PRAVINABEN N,VERMA RINKIBEN RAMKUMAR,GOHIL RASIKBHAI KANTIBHAI,KANABI KISHOREBHAI,PATEL DHARMENDRA R,ANJANABEN CHINOY	RULE SERVED
515	CRA/1224/1999	19/07/2012	HANIF HUSEINSHAH,AYUB HUSAINSHAH SINCE DECD.THRO HIS HEIRS,RUBINABANU (WIDOW OF AYUB HUSAINSHAH),MUMTAZ HUSAINSHAH,JETUNBIBI REHMETULLA	(MR PV HATHI)	FAKHRUNNISA WD/O SAIYED MEHEMOODMIYA MAULABUX,UMAR FARUKH MAHEMOODMIYA,GULAMNABI MAHEMOODMIYA,ASIF MOHAMMED MAHEMOODMIYA,MOHAMMED YASIN MAHEMOODMIYA,MOHAMMED UMAR MAHEMOODMIYA,ZUBEDABIBI D/O MAHEMOODMIYA DEL.CT.ORD.DT.9/12/10,SULTANJAHAND D/O MAHMOODMIYA,ISRATJAHAN D/O MAHEMOODMIYA	DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH),MR ASHOK N PARMAR
516	CRA/1238/1999	08/09/2010	PRANAV RAMESH SHAH,	(MR MB GANDHI)	SHASHI KUMAR MOHATA,	MR MUKUND M DESAI,MR HL LANGHNOJIA

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517	CRA/1318/1999	06/05/2011	KANAIYALAL MADHARAJ SINDHI (DECEASED),LEGAL HEIR OF DECD. PRATAPRAI MADHARAJ SINDHI,MAYABEN WD/O PRATAPRAI MADHARAJ,KUMAR PRATAPRAI SINDHI,RAMESH PRATAPRAI SINDHI,SANGEETA PRATAPRAI SINDHI	MR MTM HAKIM	LEGAL HEIRS OF DECD. KSHATRI PUNJALAL JEKISHANDAS,PARSHABEN PUNJALAL KHATRI,BHARATKUMAR PUNJALAL KHATRI,CHANDRAHAS PUNJALAL KHATRI	,MR NK MAJMUDAR
518	CRA/1324/1999	26/03/2008	DHARMENDRA BALDEVBHAI PATEL,	MR BAIJU JOSHI	NOBLE INSTITUTE PRIVATE LIMITED,	MR YATIN SONI
519	CRA/1331/1999	16/04/2009	DANIBEN KEHARBHAI HARIJAN,	MR SV PARMAR	TABHABHAI GOVABHAI HARIJAN,	MR HARIN P RAVAL
520	CRA/1384/1999	23/04/2009	INDIAN OVERSEAS BANK,	MR SS PANESAR	USHA KIRAN PROCESSORS,HARILAL PARBATBHAI PATEL,MADHAVJI PARBATBHAI PATEL,VITHALBHAI TEJABHAI PATEL,MOHANBHAI MEGHJIBHAI PATEL,JITENDRA HARIBHAI PATEL,LALJIBHAI VITHALBHAI PATEL,DECD. BHIMJIBHAI PARBATBHAI,DECD. BHIMJIBHAI PARBATBHAI THRO' LEGAL HEIRS	NOTICE SERVED,DELETED,(MR PN BAVISHI)
521	CRA/1385/1999	28/03/2012	MOHANLAL AMBABHAI MARSONIA,	MS SEJAL K MANDAVIA	LEGAL HEIRS OF VALLABHBHAI FALDU,	RULE SERVED
522	CRA/1392/1999	01/05/2015	RUABBAI NAZARALI,SAKINABAI TAYABALI	(MR DK ACHARYA)	MOTAMIYAN PIROJKHAN,ARUNABEN BHOGILAL,KALPANABEN BHOGILAL SHAH,ANJLIBEN BHOGILAL SHAH,SUNILKUMAR BHOGILAL SHAH,ARCHNABEN BHOGILAL SHAH	
523	CRA/1405/1999	11/02/2011	VAZIRMIYA MITHUMIYA,SHAIKH MOHMED MITHUMIYA,MUKHTAR MITHUMIYA,ZUBEDABIBI D/O MITHUMIYA,JAMILA D/O MITHUMIYA,AYESHA D/O MITHUMIYA	MR KV SHELAT	SHAMSUDDIN KASAMJI SURTI,YAKUB ABDUL REHMAN SURTI,ISMAIL ABDUL REHMAN SURTI,IQBAL ABDUL REHMAN SURTI	RULE SERVED
524	CRA/1429/1999	26/11/2015	CONTEMPORARY TARGETT LIMITED,PRAFULL DWARKADAS GORADIA	SINGHI & BUCH ASSO.	AMIT GORADIA,	MR B S SOPARKAR
525	CRA/1440/1999	09/07/2010	VENSIMAL DAYARAM TORANI,	(MR ASHOK K PADIA)	HAZRAT PIR SAIYAD SULTAN DARGAH TRUST,HABIBKHAN RAHIMKHAN PATHAN,PYAR MOHMAD RASULBHAI SHAIKH,MOHMAD HUSSAIN KHALIFA,RASULMIYA AGAMBHAI,MUSTUFAKHAN IMAMKHAN	RULE SERVED,UNSERVED EXPIRED (R),(MR GIRISH D BHATT)
526	CRA/1452/1999	07/05/2012	SURAJKANT VRAJLAL KORDIA,CHANDRAKANT VRAJLAL KORDIA	(MR SK JHAVERI)	MANHARLAL JETHALAL SHAH,	MR GI DESAI,MR BS NILAK,MRS NISHA M PARIKH
527	CRA/1478/1999	27/02/2009	HATKESHWAR MAHADEV SANSTHAN TRUST,	MR UNMESH D SHUKLA	JAYANTKUMAR KANTILAL PANDYA,PRAKASHKUMAR KANTILAL PANDYA,SHAILESHKUMAR KANTILAL PANDYA,VASUDEV MANISHANKER JOSHI	RULE SERVED,MR AM PAREKH
528	CRA/1482/1999	27/02/2009	PUSHPALATA ALIAS PRIYA W/O VIJAYKUMAR R SHARMA,	NOTICE UNSERVED	VIJAYKUMAR RAJESHKUMAR SHARMA,	RULE UNSERVED
529	CRA/1485/1999	04/05/2010	LILADHAR BHAGWANJI CHOTALIA,	(MR ANAND L SHARMA)	SHANTABEN TAPUBHAI ALIAS SHANTABEN LILADHAR,	RULE SERVED
530	CRA/1486/1999	27/06/2013	I B PATEL & CO.,	MR KG SUKHWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
531	CRA/1497/1999	22/06/2010	PARASHWANATH LAND ORGANISERS,	(MR A J PATEL)	UNION OF INDIA,THRO'THE PRESIDENT I.T.APPE.TRIBUNAL,	(MR J V BHAIRAVIA)
532	CRA/1513/1999	31/07/2012	PIRUBHAI NANDAJI KANGSIGAR,SHANKARBHAI NANDAJI KANGSIGAR	NOTICE NOT RECD BACK,MR UM SHASTRI	MANSURBHAI KALABHAI SADABARWALA,ZERABEN D/O YUSUFALI SADABARWALA	NOTICE SERVED,SERVED BY RPAD (R),MR MEHUL S SHAH,(MR SURESHM SHAH),(MS KN VALIKARIMWALA)

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533	CRA/1516/1999	15/06/2010	HASANBHAI ALIBHAI AJMERI,	(MR MB GANDHI)	RATILAL JETHABHAI PATEL DECD. THRO' HEIRS LALITABEN R PATEL,LALITABEN RATILAL PATEL,DIVAKAR RATILAL PATEL,CHANDRAMAULI RATILAL PATEL,PREETIBEN RATILAL PATEL,YAKUBBHAI HASAMBHAI AJMERI	NOTICE UNSERVED,MR GM AMIN
534	CRA/1518/1999	26/06/2012	ALLARAKHU @ ABDUL REHMAN SHAIKH DECD. THRO' HEIRS FATMA,FATMABIBI WD/O ALLARAKHU @ ABDUL REHMAN SHAIKH,ZULKHA D/O ALLARAKHU @ ABDUL REHMAN SHAIKH,ABDUL LATIF S/O ALLARAKHU @ ABDUL REHMAN SHAIKH,ABDUL HAZIJ S/O ALLARAKHU @ ABDUL REHMAN SHAIKH	MR UTPAL M PANCHAL	VASANTABEN SOMABHAI RATHOD,CHANDUBHAI SOMABHAI RATHOD,SUSHILABEN SOMABHAI RATHOD,REKHABEN SOMABHAI RATHOD,ASHABEN SOMABHAI RATHOD,SARLABEN SOMABHAI RATHOD,BHAVNABEN SOMABHAI RATHOD,NAINBEN SOMABHAI RATHOD,DHARMISTHABEN SOMABHAI RATHOD	MS RV ACHARYA,(MR VT ACHARYA),MR PINAKIN B RAVAL
535	CRA/1521/1999	23/08/2011	JAM E MUSLIM SUNNI JAMAT COMMITTEE,JANAB HUSSAINKHA BADARKHA PATHAN,ABDUL KADAR SIDIBHAI SALOT,MOHD. YUSUF ABDUL KARIM,ALLARAKHA JIVABHAI CHAVDA,YUSHUF HUSSAIN CHAUHAN,HAJI JIVA MANGU,GULAM KADAR KASAMMIYA CHISTY	MR NILESH A PANDYA,MR A R SHAIKH	HEIRS OF DEC. DHANJI KANJI KHARSANI,NATHALAL KANJI KHARSANI,ROHIT DHANJI KHARSANI,RAJENDRA DHANJI KHARSANI	MR MEHUL S SHAH,(MR SURESHM SHAH)
536	CRA/1535/1999	16/04/2009	PUNAMBHAI MANGALBHAI PARMAR,DOLABHAI NATHUBHAI PARMAR	(MR JD AJMERA)	DAHYABHAI RUPSINH PARMAR,DECD.THROUGH HEIRS(CA NO.5070/07),DASRATSINH DAHYABHAI PARMAR.,LAXMANSINH DAHYABHAI PARMAR,DIWALIBEN D/O.DAHYABHAI PARMAR,VIMLABEN D/O.DAHYABHAI PARMAR	MR BS PATEL
537	CRA/1543/1999	14/05/2010	NATHABHAI VIHABHAI RABARI,MANKABHAI VIHABHAI RABARI,BIJOLBHAI VIHABHAI RABARI,MANKABHAI VIHABHAI RABARI	MR PS PATEL	KODARIBEN MALABHAI RABARI,PATEL URALBHAI KODARBHAI,PATEL SHAILESHBHAI KODARBHAI,PATEL GANPATBHAI NARSINHBHAI,RAHEVAR BHAIRAVSINH HAMIRSINH	RULE SERVED,MR DM THAKKAR
538	CRA/1596/1999	07/05/2009	CHHAYA NAGAR PALIKA,	NANAVATY ADVOCATES	BIRLA VXL LTD.,	NANAVATI ASSOCIATES
539	CRA/1604/1999	04/05/2010	SHAIKH GUL HAMEED PIRBHAI,	(MR MB GANDHI)	IDARAI TALEEMAT ISLAMIA TRUST,HAJI OSMANBHAI QURESHI,IBRAHIMBHAI ABDULKAREEM MUNSHI,USMANBHAI AHMEDUI KHATRI,MOHD. YUSUF MOHD. SHAFI SHAIKH,IBRAHIMBHAI NAVERU MUJAN,HAJI ABDUL REHMAT QURESHI,MOHD MUJAN FAKRU MUJAN SHAIKH,YUSUFBHAI IBRAHIMBHAI,OSMANBHAI ADAMBHAI TALAT,INAYATALI ABDUL REHMAT PATHAN,MAULANA HAJI MOINUDDIN KURBANALI	(MR ASHOK K PADIA)
540	CRA/1614/1999	23/04/2009	NILESHBHAI D PATEL,RUPESH C SURA,AJAYBBBHAI PATEL	MR MG NAGARKAR	SHALEMOHMADBHAI JASUBHAI SUMARA,JAYANTBHAI KESHAVBHAI ZAVERI	MR YATIN SONI
541	CRA/1616/1999	03/05/2011	MUKESHBHAI DASHRATHBHAI PATEL,HARISIDDHI HOUSING ASSOCIATION	MR UNMESH D SHUKLA	SHANKARJI RAMAJI THAKOR,	MR KIRIT I PATEL
542	CRA/1618/1999	10/05/2011	INDRAJIT R ARORA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SARADKUMAR NAGJIBHAI PATEL,GULSANRAI R ARORA	RULE SERVED,MR NK MAJMUDAR
543	CRA/1645/1999	01/12/2010	SANDHI ABU AHMAD,	MR NIRAV C THAKKAR	HEIRS OF DECD. PYARALI JESA,DOLATBANU PYARALI,AMIRALI PYARALI,MOLI PYARALI,AJINA PYARALI,MAHERBANU PYARALI,GULISTAN PYARALI,ALYAS PYARALI,HASANALI BADRUDDIN,MEHBOOB HASINALI BADRUDDIN,FEROZ HASINALI BADRUDDIN,AJIT HASINALI BADRUDDIN	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR MEHUL S SHAH,(MR SURESHM SHAH)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
544	CRA/1657/1999	10/09/2014	JASUBHAI SHANTILAL PATEL-DECD.THRO HEIRS,HANSABEN JASVANTRAI PATEL-DECD.THRO HEIRS,PRAVINCHANDRA JASVANTRAI PATEL,HEMENDRA PRAVINCHANDRA,HARESH PRAVINCHANDRA,VIJAY PRAVINCHANDRA,MAMTABEN HEMENDRABHAI,RAKSHABEN PRAVINCHANDRA	,MR SATYEN B RAWAL	TRUSTEES OF WADHWAN MAHAJAN SARVJANIK TRUST-SHAH MAHIPATRAI KASTURCHAND,DINESH RATILAL VORA,MAHENDRABHAI GIRDHARLAL SANGHVI,GIRISH RAMNIKLAL DOSHI,JAYANTILAL DEEPCHAND KOTHARI,DHARAMSHIBHAI UKABHAI PATEL	MR AD OZA
545	CRA/1663/1999	28/03/2012	KIRITKUMAR ISHWARLAL RANA (GANDHI),	MR DILIP L KANOJIYA	NATHUBHAI KALIDAS,ISHWARLAL NATHUBHAI RANA. (DECD-L.H. IS ALREADY ON RECORD.,MANUBHAI NATHUBHAI RANA DECD. THRO' HEIRS & L.R.,JASHUBEN MANUBHAI RANA WD/O MANUBHAI N RANA,VIJAYKUMAR MANUBHAI RANA,KISHORKUMAR MANUBHAI RANA,BHARTIBEN MANUBHAI RANA,HANSABEN MAHESHBHAI RANA,MAYABEN VIJAYBHAI RANA,DHANKORBEN NATHUBHAI [DECD. THRO HEIRS],NARMADABEN CHUNILAL [DECEASEDETHRO HEIRS & L.R.],RATILAL CHUNILAL RANA [DECD. THRO HEIRS AND L.R.],NAVNITLAL CHUNILAL RANA [DECEASED THRO HEIRS],VASANTLAL CHUNILAL RANA DECD WITHOUT LEGAL HEIRS,ASHWINKUMAR CHUNILAL RANA,SURESHKUMAR CHUNILAL RANA,VINODKUMAR CHUNILAL RANA,BANSIBHAI CHUNILAL RANA,DEEPAKBHAI RATILAL RANA,URMILABEN NAVNITLAL RANA,KAMLESH RATILAL RANA,RAJESHKUMAR NAVNITLAL RANA,ROHITKUMAR NAVNITLAL RANA,HARSHAD RATILAL RANA,PINAKIN RATILAL RANA,DEVYANIBEN KISHOREBHAI RANA,TAPIBEN CHHAGANLAL LALLUBHAI RANA [DECD. THRO HEIRS],MANSUKHLAL CHHAGANLAL RANA DECEASED THROUGH HEIRS,JAYANTILAL CHHAGANLAL RANA,RAMESHCHANDRA CHHAGANLAL RANA,MANJULABEN MANSUKHBHAI RANA,SATYEN MANSUKHBHAI RANA,PARESH MANSUKHBHAI RANA,NEVIL MANSUKHBHAI RANA,RANCHHODDAS LALLUBHAI RANA THROUGH HEIRS,MAHESH RANCHHODDAS RANA,PRADIP RANCHHODDAS RANA,PRAKASH RANCHHODDAS RANA,PRATAP RANCHHODDAS RANA,NIKUNJ RANCHHODDAS RANA [DECD. WITHOUT ANY HEIRS.],SHANTABEN RANCHHODDAS RANA [DECD. THRO HEIRS AS 5.1 TO5.5	,RULE SERVED BY DS,MR PRAKASH K JANI
546	CRA/1681/1999	09/08/2011	SHETH SHAMBHUPRASAD BECHARDAS LASHKARI TRUST,JAYENDRAPRASAD D LASHKARI	MR AMAR N BHATT	SAMRATHABEN WD/O NARANDAS VALJIBHAI,BHIKHABHAI NARANDAS,BABUBHAI NARANDAS,RAMILABEN NARANDAS,LILABEN NARANDAS,MAHESHKUMAR NARANDAS,KOKILABEN NARANDAS,RAKESHKUMAR NARANDAS,GEETABEN NARANDAS,CHHOTUBHAI D LASHKARI,JAGDISHPRASAD D LASHKARI,ARUNKUMAR D LASHKARI	NOTICE SERVED,SERVED BY RPAD (N),RULE NOT RECD BACK,RULE SERVED BY DS,(MR MB GANDHI)
547	CRA/1689/1999	13/05/2010	MEENAKUMARI NARHARIPRASAD PANDYA,	MR BP GUPTA	LEGAL HEIRS OF CHIMANLAL SOMNATH JANI,BABULAL CHIMANLAL JANI,YARSHWANT CHIMANLAL JANI,MUKUND CHIMANLAL JANI	,NOTICE SERVED BY DS,RULE SERVED,RULE UNSERVED,MR RC JANI

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548	CRA/1719/1999	08/04/2011	MANOJKUMAR MAGANBHAI PUROHIT,	MR YM THAKKAR	TERSINGBHAI GUMABHAI,	NOTICE SERVED
549	CRA/1721/1999	29/06/2010	DAYARAM BENI MADHAV,	(MR MB GANDHI)	GOPALSING TILAKSING DECD. THROHEIRS ZAVERSING GOPALSING,ZAVERSING GOPALSING,NATVARSING GOPALSING	,UNSERVED EXPIRED (N),MR LAKHPATSINH DABHI,MR NEPALSINGH RAJPUT
550	CRA/1722/1999	17/09/2013	JITENDRABHAI JASHBHAI PATEL,	(MR A J PATEL)	MOHANBHAI SOMABHAI PATEL,AMBALAL SOMABHAI PATEL,GHANSHYAMBHAI SOMABHAI,BHAILALBHAI SOMABHAI DECD. THRO' HEIRS MAHENDRABHAI B,MAHENDRABHAI BHAILALBHAI,PRAVINBHAI BHAILALBHAI,DILIPBHAI BHAILALBHAI,NIRANJANBHAI BHAILALBHAI,KASHIBEN BHAILALBHAI SOMABHAI,KANKUBEN WD/O JESANGBHAI BOGHABHAI,RAMABHAI JESANGBHAI,SHANTABEN JESANGBHAI,JAMNABEN JESANGBHAI,KANTABEN JESANGBHAI,SHIVABHAI JESANGBHAI,HASMUKHBHAI MAHENDRABHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR RA PATEL
551	CRA/1759/1999	12/07/2011	JEMISH SUNDERLAL MODI,	MR MA KHARADI	MINERVA CONSTRUCTION COMPANY,	MR YN RAVANI
552	CRA/1761/1999	23/04/2009	JIVRAJBHAI BHIKHABHAI PALEVAL,TRIBHOVAN BHIKHABHAI PALEVAL,ISHWARBHAI BHIKHABHAI PALEVAL,GOBARBHAI RATNABHAI,KANJIBHAI RATNABHAI,BABHUBHAI RATNABHAI,DAYABHAI RATNABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,COLLECTOR - BHAVNAGAR	GOVERNMENT PLEADER
553	CRA/1771/1999	28/03/2012	HARENDRA MADANJIT DESAI,	MR ADIL R MIRZA	PRAKASH DEVENDRA KAPADIA,RAVINDRA GHATULAL KANSARA,KISHORELAL VRAJLAL GANDHI (SINCE DECD.THRO'HIS HEIRS),SUNITABEN KISHOR GANDHI,AMISHABEN AMITBHAI SHAH,NIMISHABEN KISHOR GANDHI,ANANDBHAI ALIAS PRATIKBHAI KISHOR VRAJLAL GANDHI	,RULE SERVED,MR RS SANJANWALA,MR DILIP L KANOJIYA
554	CRA/1792/1999	17/09/2012	BANK OF INDIA,	MR AS VAKIL	H C RAWAL-SPL.RECOVERY OFFICEROR HIS SUCCESSOR IN TITLE,MANEK CHOWK COOPERATIVE BANK LTD.,ABHYUDAY CO.OPERATIVE BANK LTD	RULE SERVED BY DS,MR RAVINDRA SHAH,MRS KANAN R SHAH
555	CRA/1806/1999	16/04/2009	CHANDULAL UTTAMCHAND,	(MR RM CHHAYA)	HEIRS OF DECD. TOPANDAS BHUJURAM SHARMA,NITABEN (CHAKUBEN) TOPANDAS,JANKIBAI TOPANDAS,PUSHPABEN RAJESHKUMAR,KISHORKUMAR TOPANDAS SHARMA,DILIPKUMAR TOPANDAS SHARMA,VIJAYKUMAR TOPANDAS SHARMA,KAMLABEN TOPANDAS SHARMA,CHAMPABEN GHANSHYAMDAS	,RULE SERVED,MR RR TRIVEDI
556	CRA/1832/1999	15/06/2011	BALKRISHNA AMBALAL BAROT,VIDHYABEN BALKRISHNA BAROT,ASHISH BALKRISHNA BAROT	MR ZA SHAIKH	STATE OF GUJARAT,VIJAYA GAURI WD/O GIRJASHANKARM SHUKLA,BHALCHANDRA GIRJASHANKAR SHUKLA,RAMESHBHAI GIRJASHANKAR SHUKLA,MAHESHBHAI GIRJASHANKAR SHUKLA,MUKUNDBHAI GIRJASHANKAR SHUKLA,HARSHADBHAI GIRJASHANKAR SHUKLA	PUBLIC PROSECUTOR,RULE SERVED BY DS,MR UDAYAN P VYAS
557	CRA/1854/1999	16/04/2009	SAVITABEN RAMUBHAI BHALIYA,NIRUBEN RAMUBHAIA BHALIYA,RAMESHBHAI RAMUBHAI BHALIYA,VANRAJBHAAI RAMUBHAI BHALIYA,SHARDABEN RAMUBHAI BHALIYA	MR JITENDRA M PATEL	HIMATBHAI BHIKHABHAI BHALIYA,GANPATBHAI BHIKHABHAI BHALIYA	MR JITENDRA MALKAN

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558	CRA/1871/1999	10/05/2011	SHARADKUMAR NAGJIBHAI PATEL,	MR NK MAJMUDAR	INDRAJIT R ARORA,GULSHANRAI R ARORA	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
559	CRA/1872/1999	08/02/2011	SHOEBBHAI MUNAVAR HUSEIN MANSURI,ISHRAT GULABBHAI MANSURI	(MR GIRISH D BHATT)	ISMAILBHAIA KADARBHAI MALABARI,HYDERBHAI MAMMUBHAI MALBARI	SERVED BY AFFIX(N),NOTICE UNSERVED,RULE NOT RECD BACK,RULE UNSERVED
560	CRA/1876/1999	01/05/2015	PARESHBHAI BANSILAL RANA,GIRISHBHAI BABULAL RANA	MR CB DASTOOR	RAMPRASAD TRAMBAKBHAI GOLVELKAR,NALIN RAMPRASAD GOLVELKAR,GANGARAM TRAMBAKBHAI GOLVELKAR	
561	CRA/1879/1999	01/05/2015	KUNTANBHAI SHAILESHKUMAR AMIN,	MR JR SHAH	PATEL NARANBHAI PURSHOTTAMBHAI,	
562	CRA/1881/1999	13/05/2010	HARSHAD VALJI THACKER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHIPATSINH GUMANSINH ZALA,NEW INDIA ASSURANCE CO.LTD.,RAGHUVIRSINH J ZALA,SITARAM TRAVELS OPP.INDRABHAI GIRLS HIGH SCHOL	DELETED,RULE SERVED,MR RAJNI H MEHTA
563	CRA/1904/1999	26/07/2011	PATHAN BASIRKHAN ALIKHAN SINCED DECD THROUGH LEGALHEIRS,AZRABANU MOHMMED SHAIKH,SAGUFATA BASIRKHAN PATHAN.,PATHAN NASIRKHAN ALIKHAN,PATHAN YASINKHAN ALIKHAN,PATHAN AHMADKHAN ALIKHAN,PATHAN MISRIBIBI ALIKHAN BALOLKHAN	(MR PV HATHI)	CHOKSI RAMANLAL JETHALAL & CO.THRO' PARTNERS,CHOKSI RAMANLAL SOMCHAND THRO'PARTNERS,RAMANLAL SOMCHAND PATEL,JETHALAL RAMJIBHAI PATEL,DAHYABHAI SOMCHANDBHAI PATEL,NITINKUMAR SOMCHAND PATEL,ASHOKKUMAR RAMANLAL PATEL,KAILASBEN RAMANLAL PATEL,SALIMKHAN SARVARKHAN,ABIDKHAN SARVARKHAN,RASIDKHAN SARVARKHAN,ISLAMKHAN SARVARKHAN,ALUBIBI D/O SARVARKHAN,ASRAFBIBI W/O SARVARKHAN	NOTICE SERVED,RULE SERVED,SERVED BY AFFIX. (R),(MR UMESH A TRIVEDI)
564	CRA/6/2000	03/11/2012	KANTIBHAI SOMABHAI PATEL [DECD. THRO HEIRS AND L.R.],RAMIBEN, WIDOW OF KANTIBHAI SOMABHAI PATEL,HEMANTBHAI KANTIBHAI PATEL SON OF DECD. KANTIBHAI S PATEL,SHILABEN, DAUGHTER OF KANTIBHAI S PATEL,DILIPBHAI SOMABHAI PATEL SON OF DECD. KANTIBHAI S PATEL,BHANUBHAI SOMABHAI PATEL	(MR A J PATEL),	MAHENDRABHAI MAHIJIBHAI PATEL,MAHIJIBHAI SHIVABHAI PATEL,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR HM JADEJA
565	CRA/7/2000	16/02/2009	MOHAMADHANIF CHHOTESAHEB DAYAMA,	(MR PRAFUL J BHATT)	MOHAMADAVESH CHHOTESAHEB DAYAMA,MOHAMADMUNAF MOHMADAVESH DAYAMA,ALTAF MOHAMDAVESH DAYAMA	RULE SERVED,MR PRABHAKAR UPADYAY
566	CRA/8/2000	22/03/2012	EAGLE ENGINEERING CO.,RUPALBEN AMARBHAI DESAI,HANSABEN B THAKORE	MS PP LAHERI	AHMEDABAD MAHILA NAGRIK SAHKARI BANK LIMITED,OFFICIAL LIQUIDATOR OF A'BAD MAHILA NAGRIK SAHAKARI BANK LD	MR BS PATEL,MRS RANJAN B PATEL
567	CRA/14/2000	08/12/2014	A N GULIWALA,	AN GULIWALA	SUNNI MUSLIM WAKF COMMITTEE,SARFARAZBHAI VALIULLAH,MAZHAR HUSSAINBHAI FAROOQUI	RULE SERVED,MR AI SURTI

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568	CRA/36/2000	15/09/2010	MODI ISHWARLAL LALLURAM,MODI SHUBHRAM LALLURAM	MR HIMANSU M PADHYA	MOR MEGHRAJBHAI GODADHBHAI,JHALA CHANDAJI CHELAJI,PATEL SARDARBHAI GANESHBHAI,JHALA MADASINGH KHACHRAJI,PATEL SARDARBHAI PARTHIBHAI,JIVANBHARTI MOHANBHARTI,STATE OF GUJARAT,GRAM PANCHAYAT,NARSANGBHAI MANSINGHBHAI,PATEL DHEMARBHAI FANABHAI,PRAJAPATI HARIBHAI SAVABHAI,PRAJAPATI TRIBHUVANBHAI SAVABHAI,PATEL BHIKABHAI VIRSINGHBHAI,PATEL KESHABHAI VIRSINGHBHAI,PATEL BHIKHABHAI GODADHBHAI,PATEL HARIBHAI GANESHBHAI BHATUDIYA,PARTHIBHAI CHELABHAI BHATUDIYA,DHANRAJBHAI HARIBHAI BHATUDIYA,CHAMAR RAJABHAI MAVABHAI,SUTHAR MANILAL MOHANLAL,SUTHAR RAMESHLAL MOHANLAL,BHIL CHAGANJI RANAJI,GUDOL GHEMARBHAI JETHABHAI,TAKAJI GODADJI RAJPUT	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,SERVED BY AFFIX. (R),MR HS MUNSHAW,MS ARCHANA R ACHARYA
569	CRA/60/2000	10/12/2010	HEIR OF SIDIKBHAI IBRAHIMBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECD. HANSRAJ VIRJI & KANTILAL VIRJI,DAYABEN HANSRAJ,SHANTABEN KANTILAL	,UNSERVED EXPIRED (N),RULE SERVED
570	CRA/63/2000	04/07/2011	ALAUDDIN ILAHIBUX,	MR IRSHADAHMAD B MEV	MOHMMAD YUNUS HAJI ABDUL,MOHMMAD FARID HAJI ABDUL	NOTICE SERVED
571	CRA/71/2000	26/06/2012	GUJARAT KHADI GRAMODYOG MANDALTHRO' TRUSTEES,LALLUBHAI MAKANJIBHAI PATEL DECD.,MANIBEN CHANDUBHAI NANAVATI	MR AB MUNSHI	MANIBEN PITAMBARDAS DECD.THRO HEIRS,DHANJIBHAI S/O MANIBEN PITAMBERDAS VANIYA,KAMLESHBHAI S/O MANIBEN PITAMBERDAS VANIYA,RANCHHODBHAI S/O MANIBEN PITAMBERDAS VANIYA,MAHESHBHAI S/O MANIBEN PITAMBERDAS VANIYA,MAGAANBHAI S/O MANIBEN PITAMBERDAS VANIYA,VINODBHAI S/O MANIBEN PITAMBERDAS VANIYA,RAMABEN,D/O MANIBEN PITAMBERDAS VANIYA	,MR DC DAVE
572	CRA/75/2000	13/05/2010	HEIRS OF DECD. PATEL BECHARBHAI MADHAVLAL,HIRABEN WD/O BECHARBHAI MADHAVLAL,GUNVANTBHAI BECHARBHAI PATEL,RASIKBHAI BECHARBHAI PATEL,SUREKHABEN D/O BECHARBHAI MADHAVLAL,HASUMATIBEN D/O BECHARBHAI,PATEL JIVANLAL MADHAVLAL,PATEL LALITKUMAR RANCHHODLAL,PATEL HASMUKHBHAI RANCHHODLAL	NOTICE SERVED,SERVED BY AFFIX(N),(MR SR SHAH)	PATEL GANESHBHAI KHUSHALDAS,STATE OF GUJARAT	GOVERNMENT PLEADER,MR PRAKASH K JANI
573	CRA/82/2000	17/07/2012	RAMANBHAI CHHOTUBHAI PATEL,	MR UTPAL M PANCHAL	RADHESHYAM MADANLAL AHUJA,SHANTABEN THAKORDAS BANSAL	MR SV BACHANI
574	CRA/83/2000	03/04/2012	HEIRS & L.R. OF DECD. MANUBHAIRANCHHODJI DESAI,PADMABEN MANUBHAI DESAI,NITINKUMAR MANUBHAI DESAI,MINAKSHIBEN ASHOKBHAI DESAI,RITABEN HIMANSHU DESAI	MR AS VAKIL,MR ASPI M KAPADIA,	NANUBHAI KHANDUBHAI DESAI,KANTILAL BHIKHUBHAI DESAI (EXPIRED),HEIRS & L.R. OF DECD.DHIRUBHAIRANCHHODJI DESAI,NIRANJANBEN PARIMALBHAI DESAI,RAKSHABEN DINESHBHAI DESAI,LILAVATIBEN DHIRUBHAI DESAI,ASHOKKUMAR DHIRUBHAI DESAI,GAYATRIBEN ASHOKKUMAR DESAI,JYOTSHNABEN PRAKASHBHAI DESAI,PRAKASHBHAI DINUBHAI DESAI,URMILABEN JAYANTIBHAI DESAI,RENUKABEN HARSHADBHAI DESAI,BHAKTIBEN BHARATBHAI DESAI,JASMIN JAYANTIBHAI DESAI,TANUJABEN JAYANTIBHAI DESAI	,NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R)
575	CRA/135/2000	30/12/2008	ABDULRAZAQ ZALALUDDIN SUNSARA,	MR MA KHARADI,MR MA MEMON	GUJARAT ELECTRICITY BOARD,	(MR A J DESAI)

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576	CRA/143/2000	05/07/2011	BALVANTBHAI KACHRABHAI,	MR KR BRAHMBHATT	HEIRS OF DECD. BHIMJIBHAI MULJIBHAI KADIA,ASHOKBHAI BHIMJIBHAI	,(MR MAHENDRA K PATEL)
577	CRA/150/2000	07/05/2009	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT PRIMARY EDUCATION COMMITTEE,DISTRICT DEVELOPMENT OFFICER,VADODARA DISTRICT PANCHAYAT,TALUKA DEVELOPMENT OFFICER	MR HS MUNSHAW	MALIKABEN RATILAL PATEL,	MR PR THAKKAR
578	CRA/168/2000	15/06/2011	VIJYAGAURI WD/O GIRJASHANKER M SHUKLA,BALCHANDRA GIRJASHANKAR SHUKLA,RAMESHBHAI GIRJASHANKAR SHUKLA,MAHESHBHAI GIRJASHANKAR SHUKLA,MUKUNDBHAI GIRJASHANKAR SHUKLA,HARSHADBHAI GIRJASHANKAR SHUKLA	MR UDAYAN P VYAS	BALKRISHNA AMBALAL BAROT,VIDYABEN BALKRISHNA BAROT,ASHISH BALKRISHNA BAROT	MR ZA SHAIKH
579	CRA/193/2000	16/04/2009	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL CONTROLLER	MR DIPAN DESAI	NANDKISHOR CHATHALAL BUDHWANI,RAJENDRA KUMAR MADHAVLAL PATEL,CHANDRAKUMAR TARACHAND SAMYANI,NARAYANDAS MANGALDAS PATEL	MR YM THAKKAR
580	CRA/217/2000	16/04/2009	SHARADKUMAR VALAJIBHAI,	MR YN RAVANI	RAMAGAURI SHARADKUMAR,	MR UI VYAS
581	CRA/233/2000	17/04/2008	SHRIPAL PHARMACEUTICALS,	(MR BP MUNSHI),(MS NIRALI B MUNSHI)	BHALCHANDRA KESHAVLAL RAVAL,	MR KETAN D SHAH
582	CRA/234/2000	17/02/2011	RABARI LALJI UKABHAI,RABARI GANPAT BHIMABHAI,RABARI UKABHAI THAKORBHAI,RABARI DEVJIBHAI LALJIBHAI,KOLI TAPUBHAI MAGANBHAI	(MR SANDEEP N BHATT)	FULGRAM GRAM PANCHAYAT,SARPANCH	RULE SERVED
583	CRA/253/2000	16/04/2009	MANILAL RAJARAM TRIVEDI,	MR GM JOSHI	KASTURBHAI MAYABHAI PRIVATE LIMITED COMPANY,HOTEL ROOPALEE	(MR MB GANDHI),MRS TRUSHA M GANDHI
584	CRA/283/2000	06/08/2010	BHARATSINH AMARSINH GOHIL,MAHENDRASINH AMARSINH GOHIL,JITENDRASINH AMARSINH GOHIL	(MR DHIRENDRA MEHTA)	CHANDRASINH KHUSHALSINH GOHIL,HARENDRASINH LALSINH GOHIL,AMIRSINH LALSINH GOHIL,GEMALSINH HIMMATSINH GOHIL,GAMBHIRSINH JASWANTSINH GOHIL THRO' POA JAIDEEPSINH,DALPATSINH JAYSINH GOHIL SINCE DECEASED THROUGH HEIRS;,MAHENDRASINH DALPATSINH GOHIL,SMT.MRUDULABEN D/O.D.J.GOHIL & W/O KISHORSINH R.SOLANKI,SMT.USHABEN,D/O D.J.GOHIL& W/O P.M.ATODARIA,SMT.PUSHPABEN D/O.D.J.GOHIL & W/O T.R.ATODARIA,KHUMANSINH JAYSINH GOHIL	MR SV RAJU
585	CRA/293/2000	14/06/2012	CHANDANGAURI WD/O ISHWARLAL H PAREKH,KANTILAL ISHWARLAL PAREKH,DHANSUKHLAL ISHVARLAL PAREKH,KANAIYALAL ISHVARLAL PAREKH SINCED DECD THROUGH LEGALHEIRS,KOKILABEN (MENABEN) KANAIYALALPAREKH.,NEHABEN KANAIYALAL PAREKH.,DHARABEN KANAIYALAL PAREKH.,ASHWINKUMAR ISHVARLAL PAREKH,BHARATKUMAR ISHVARLAL PAREKH	MR DF AMIN,	DAHIBEN WD/O NAROTTAMDAS KALIDAS DEL.CT.ORD.DT.29/3/12,BHOGILAL NAROTTAMDAS DRESSWALA(DECD.THRO' HEIRS),PRAVINBHAI BHOGILAL DRESSWALA (L.H. OF REP.NO.2/3 ALSO),MANISHBHAI BHOGILAL DRESSWALA (L.H. OF RESP.NO.2/3 ALSO),SHANTABEN WD/O.BHOGILAL NAROTTAMDAS DRESSWALA.EXPIRED.,HEMLATA NARESH DRESSWALA	,NOTICE SERVED,DELETED
586	CRA/299/2000	23/04/2009	VIDHYAVIHAR COOPERATIVE HOUSING SOCIETY LIMITED,RAMESHCHANDRA RAGHRATHJI NAYAK,ISHWARLAL DHIRAJLAL DESAI	MRS KETTY A MEHTA	SURESHCHANDRA BALVANTRAI DESAI,	(MR SJ GAEKWAD)
587	CRA/325/2000	01/08/2012	ROSHANLAL FULCHAND SHARMA,	MR SUNIT S SHAH	OMPRAKASH LABHURAM CHOPRA,	(MR GIRISH D BHATT)
588	CRA/326/2000	01/08/2012	ROSHANLAL FULCHAND SHARMA,	MR SUNIT S SHAH	OMPRAKASH LABHURAM CHOPRA,	(MR GIRISH D BHATT)

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589	CRA/327/2000	01/08/2012	ROSHANLAL FULCHAND SHARMA,	MR SUNIT S SHAH	OMPRAKASH LABHURAM CHOPRA,	(MR GIRISH D BHATT)
590	CRA/328/2000	01/08/2012	ROSHANLAL FULCHAND SHARMA,	MR SUNIT S SHAH	OMPRAKASH LABHURAM CHOPRA,	(MR GIRISH D BHATT)
591	CRA/333/2000	13/05/2010	MINABA RAJENDRASINGH RATHOD,	MR GT DAYANI	SURENDRANAGAR PEOPLES CO. OPERATIVE BANK LTD.,PIONEER POTTARY WORKS,NEETABEN AMRATLAL SHAH,HULLASBA UDAIKUKMAR JHALA,PRAFULLKUMAR LAXMIDAS KOTECHA,VEERANDRASINGH DAULATSINGH RATHOD,LABHUBHAI DHANJIBHAI SETH,PANKAJKUMAR LALITCHANDRA UPADHYAY	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED BY DS,REFUSED SERVED (R)(70),MR SHIRISH JOSHI
592	CRA/335/2000	28/09/2010	BUILDERS & ASSOCIATES,	MR GR MALHOTRA	UNION OF INDIA,	(MR BIPIN I MEHTA)
593	CRA/336/2000	28/09/2010	BUILDERS & ASSOCIATES,	MR GR MALHOTRA	UNION OF INDIA,	(MR BIPIN I MEHTA)
594	CRA/349/2000	15/11/2010	HEIRS OF DECD. RANCHHODBHAI FUVARBHAI SUTHAR,MULSHANKAR RANCHHODBHAI SUTHAR,SHAILESHBHAI MULSHANKAR SUTHAR	DELETED,(MR MB GANDHI)	VIJAYABEN VIJAY PAWAR,	MR NK MAJMUDAR
595	CRA/352/2000	17/07/2009	KAUSHALYABEN NAVINCHANDRA JAISWAL,	MR ATUL H MEHTA	NARANBHAI MANEKLAL JAISWAL,	MR PJ PANCHAL
596	CRA/376/2000	10/12/2010	ANANDJI KANJIBHAI CHUDASMA,	MR ASHISH M DAGLI	AMRUTBEN JAIRAMBHAI,MULJIBHAI KANJIBHAI CHUDASMA	RULE NOT RECD BACK,MR PRADEEP PATEL
597	CRA/377/2000	20/09/2010	NARENDRA RAVISHANKAR PANCHAL,	MR BD PATEL	MAHENDRABHAI RAVISHANKAR PANCHAL,YOGESHBHAI INDRAVADAN PANCHAL,LAXMIPRASAD RAVISHANKAR PANCHAL	MR PR THAKKAR
598	CRA/379/2000	01/04/2010	HIMATNAGAR NAGAR PALIKA,	HL PATEL ADVOCATES	HEIRS OF CHANDUBHAI SHIVABHAI VAGHRI,PALIBEN WD/O CHANDUBHAI SHIVABHAI VAGHRI,KALUBHAI CHANDUBHAI VAGHRI,RAMESHBHAI CHANDUBHAI VAGHRI,CHIMANBHAI CHANDUBHAI VAGHRI,GOPALBHAI CHANDUBHAI VAGHRI	,MR JV JAPEE,MR YATIN SONI,MR HITESH B PATEL
599	CRA/401/2000	05/07/2012	SHARDABEN D/O PARSHOTTAM REVASHANKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHAMAR DAHYABHAI JETHABHAI,CHAMAR SHANTABEN WD/O PASABHAI DEVABHAI,CHAMAR KANTIBHAI PASABHAI,CHAMAR LAKHMANBHAI PASABHAI	NOTICE SERVED,RULE SERVED
600	CRA/413/2000	07/04/2011	PATEL MOHANBHAI MANDANBHAI,	(MR NS SHETH)	CHANDULAL LILADHAR NATHWANI,SHOBHANABEN SHANTILAL KATIA	RULE SERVED,THAKKAR AND PAHWA ADVOCATES
601	CRA/422/2000	18/08/2010	ALPA MARKETING ENTERPRISE THRO' TRUSTEES,KANJIBHAI VANDAS PATEL,PARSHOTTAMBHAI BACHUBHAI PITRODA,SHANTIBHAI P PANDYA,KHODIDAS KALIDAS PATEL	(MR MB GANDHI)	JAI HIND & COMPANY,DUSHYANTSHA LAXMANSHA KABADI,VAIDYA D KABADI,SUMITRABAI L KABADI	MR BJ TRIVEDI,(MR JT TRIVEDI)
602	CRA/440/2000	27/08/2010	NEW PRAFUL PARK CO.OP.HOUSING SOCIETY LTD.,	MR NANDLAL THAKKAR	HIRABHAI GOVINDBHAI PATEL,DASHRATHBHAI GOVINDBHAI PATEL,RAMANBHAI GOVINDBHAI PATEL,JASUBHAI GOVINDBHAI PATEL,ASHOKBHAI GOVINDBHAI PATEL,SURAJBEN WD/O GOVINDBHAI PRABHUDAS PATEL [DECEASED],KANTIBHAI NATHABHAI PATEL,BACHUBHAI RAMJIBHAI,DANIBEN,W/D OF RAMJIBHAI NATHABHAI(THRO.LEGAL HEIRS),SHANTABEN KHUSHALDAS BRAHMANIYA,SAVITABEN MOHANSINH PARMAR,KHANIBEN RAMJIBHAI PATEL	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR GM JOSHI,MR AJAY S JAGIRDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
603	CRA/443/2000	16/04/2009	ROHIT AGARWAL,VIVEK AGARWAL,DURGADAS AGARWAL	MR NILESH M SHAH,MR MAYANK DESAI	BEENA AGARWAL,	(MR AY KOGJE)
604	CRA/446/2000	16/07/2009	NIRMALA JWALIT SHETH,	NANAVATI & NANAVATI	JWALIT HASMUKHLAL SHETH,	THAKKAR AND PAHWA ADVOCATES
605	CRA/464/2000	03/07/2009	HEIRS OF DECD. NATHALAL VASHRAM,MANJI NATHALAL,BHARAT NATHALAL,JIVIBEN NATHALAL	(MR BP MUNSHI),(MS NIRALI B MUNSHI)	NAGAJIBHAI PUJABHAI,DAHYABHAI NAGAJIBHAI,GOVINDBHAI NAGAJIBHAI,RAJESHBHAI NAGAJIBHAI,YOGESHBHAI NAGAJIBHAI,JIVIBEN NAGAJIBHAI,PRAVINCHANDRA VRAJLAL	,(MR RM CHHAYA)
606	CRA/467/2000	07/05/2009	MOR BABUBHAI,MOR HIRABEN,MOR MANIBEN	MR TUSHAR MEHTA	DOSJIBHAI CHELABHAI MOR,VIRSING CHELABHAI MOR	MR VIPUL S MODI
607	CRA/527/2000	10/08/2010	BECHARBHAI MOTIBHAI PATEL,LAKHABHAI MOTIBHAI PATEL	(MR JD AJMERA)	SAMIRKUMAR JORMALBHAI MODI,	UNSERVED EXPIRED (N)
608	CRA/540/2000	29/03/2011	LEGAL HEIRS OF DECD. JAGJIVAN UMEDRAM PANCHAL,MAGLABEN JAGJIVANDAS PANCHAL,VISHNUPRASHAD JAGJIVANDAS PANCHAL,BHARAT JAGJIVANDAS PANCHAL,ANIL JAGJIVANDAS PANCHAL,AJAY JAGJIVANDAS PANCHAL,HARIBHAI UMEDRAM PANCHAL DECD. THRO' HEIRS,CHANDRAKANT HARIBHAI,MAHESHBHAI HARIBHAI,MOHMEDSHARIF GULAMNABI NAGORI,AHMEDHUSSAIN GULAMNABI NAGORI	(MR VC DESAI),MR ASHISH H SHAH,MR JINESH H KAPADIA	TRUSTEES OF TARLABEN KASTURBHAI FOUNDATION TRUST,SIDDHARTHBHAI KASTURBHAI,SHRENIKBHAI KASTURBHAI,VIMLABEN SIDDHARTHBHAI,PANNABEN SHRENIKBHAI,NITINBHAI JAGABHAI NANAVATI,VIPINBHAI SHANTILAL PARIKH	,MR VIBHUTI NANAVATI
609	CRA/549/2000	15/06/2010	SHANTILAL LAXMIDAS MUNJA,	MS SEJAL K MANDAVIA	CHANDRIKABEN SHANTILAL MUJAL,STATE OF GUJARAT,DIRECTOR OF PENSION AND PROVIDENT FUND,DISTRICT TREASURY OFFICER	GOVERNMENT PLEADER,RULE SERVED
610	CRA/557/2000	09/08/2011	PITAMBAR KRISHNA PARDESHI,	MR HN BRAHMBHATT	MODI MANOJKUMAR POPATLAL,MODI AJITKUMAR POPATLAL	MR HD CHUDASAMA
611	CRA/576/2000	16/04/2009	MOHAMMED SIDDIQUE SULTANJI,MAMAN ALIBHAI PATHAN,NOORMOHAMMED ISMAIL MOTHIA,UMAR ISHA GHANCHI (MANGROLIYA),MOGHAL KALU BEG DADABHAI,MOHAMMED CHAND BHADARKA,AULIYA-E-DIN COMMITTEE	MR HASHIM QURESHI	STATE OF GUJARAT,DISTRICT COLLECTOR	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
612	CRA/606/2000	10/12/2010	HIRABEN NANUBHAI JOBANPUTRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KIRTILAXMI DINKARRAI VASAVADA,L/R OF DECD. MOHANBHAI DAMJIBHAI,MANIBEN MOHANBHAI,PARSHOTTAM MOHANBHAI,RAMNIKLAL MOHANLAL,SAVITABEN BHIMJIBHAI,LALITABEN MOHANBHAI,RASILABEN VALLABHBHAI,LABHUBEN ARVINDBHAI,SMT. SAVITRIBEN J. VASAVADA EXECUTANT OF SALE DEED,RAJNIKANT JASBHAI VASAVADA EXECUTANT OF SALE DEED,RAMESHCHANDRA J. VASAVADA EXECUTANT OF SALE DEED,KISHORCHANDRA J. VASAVADA EXECUTANT OF SALE DEED,DIXITKUMAR J. VASAVADA EXECUTANT OF SALE DEED,ANSUYABEN J. VASAVADA EXECUTANT OF SALE DEED,DEVYANIBEN J. VASAVADA EXECUTANT OF SALE DEED	,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,UNSERVED EXPIRED (N),RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),NANAVATY ADVOCATES
613	CRA/609/2000	22/10/2013	JIVANBHAI TRIKAMBHAI,	MR ANSHIN H DESAI	CHATURBHAI FAKIRBHAI,	(MR SK BUKHARI),MR KV SHELAT
614	CRA/638/2000	03/02/2011	INDRASING DANSING,	MR HR PRAJAPATI	VARDAJI AAYADANJI PRAJAPATI,SURAJSING MULSING RAJPUT	(MR JS BRAHMBHATT),MR DIVYESH SEJPAL
615	CRA/639/2000	01/08/2012	OMPRAKASH LABHURAM CHOPRA,	(MR GIRISH D BHATT)	ROSHANLAL FULCHAND SHARMA,	MR SUNIL S SHAH

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616	CRA/666/2000	13/09/2011	DARSHAN BRAHMAKUMAR JOSHI,	MR HEMANT S SHAH	HANSABEN MAFATLAL CHUDASMA,	MR JA ADESHRA
617	CRA/667/2000	13/09/2011	DARSHAN BRAHMAKUMAR JOSHI,	MR HEMANT S SHAH	HANSABEN MAFATLAL CHUDASMA,	MR JA ADESHRA
618	CRA/678/2000	16/04/2009	SANT SAVAYANATH KRUSHI VIDYALAYA,	MR DIVYESH SEJPAL	PATEL RAMJIBHAI TRIKAMBHAI,PATEL HARIBHAI TRIKAMBHAI,PATEL LAVJIBHAI UKABHAI THRO' LEGAL HEIR	RULE SERVED,MR VH DESAI
619	CRA/684/2000	28/04/2017	MIDWEST APPARELS LTD.,	MR RD DAVE	SPACE FABRIC PVT.LTD.,	NOTICE UNSERVED
620	CRA/695/2000	01/10/2010	RAJENDRABHAI MUKUNDRAI BHATT,NIRMALABEN RAJENDRABHAI BHATT	MR RAMNANDAN SINGH	DEVENDRA NATWARLAL SHAH,	MR NILESH A PANDYA
621	CRA/698/2000	16/04/2009	HARIBHAI KALABHAI LAKHANI,	MR BJ TRIVEDI,(MR JT TRIVEDI)	RAMJIBHAI JADAVBHAI LAKHANI,	RULE SERVED
622	CRA/700/2000	17/04/2008	JAGDISHVARNATH CHANDRABHUSHAN TRIPATHI,	MR SA DESAI	PRESIDENT,SHRAVANKUMAR CHANANMAL SAHANI,PRESIDENT - ATOPNAGAR CO.OP. HOUSING SOC. LTD.	MR VH DESAI,MR KM SHETH,MS SEJAL V SUTARIA
623	CRA/701/2000	16/04/2009	SHASHIKANT NARMADASHANKER JOSHI,	MR DU SHAH	HARISHANKER VITHALJI THAKAR,SHASHIKANT AMRUTLAL BHATT,UDAYSHANKER H JOSHI	MR YATIN SONI,(MR BC SHAH)
624	CRA/708/2000	07/07/2009	PATEL KHUSHALBHAI JETHABHAI MENAT,PATEL DERABHAI GOVABHAI MENAT,PATEL REVABHAI PUNJABHAI MENAT,PATEL LAKHABHAI PUNJABHAI MENAT,PATEL BHAYCHANDBHAI GOVABHAI	MR JJ YAJNIK	PATEL AMICHAND HIRABHAI VAGDODA,	RULE NOT RECD BACK,MR MEHUL SHARAD SHAH
625	CRA/709/2000	29/03/2011	LEGAL HEIRS OF DECD. JAGJIVAN UMEDRAM PANCHAL,MAGLABEN JAGJIVANDAS PANCHAL,VISHNUPRASHAD JAGJIVANDAS PANCHAL,BHARAT JAGJIVANDAS PANCHAL,ANIL JAGJIVANDAS PANCHAL,AJAY JAGJIVANDAS PANCHAL,HARIBHAI UMEDRAM PANCHAL DECD. THRO' HEIRS,CHANDRAKANT HARIBHAI,MAHESHBHAI HARIBHAI,MOHMEDSHARIF GULAMNABI NAGORI,AHMEDHUSSAIN GULAMNABI NAGORI	(MR VC DESAI),MR PRAVIN M SHAH,MR JINESH H KAPADIA	TRUSTEES OF TARLABEN KASTURBHAI FOUNDATION TRUST,SIDDHARTHBHAI KASTURBHAI,SHRENIKBHAI KASTURBHAI,VIMLABEN SIDDHARTHBHAI,PANNABEN SHRENIKBHAI,NITINBHAI JAGABHAI NANAVATI,VIPINBHAI SHANTILAL PARIKH	,MR VIBHUTI NANAVATI
626	CRA/716/2000	22/06/2011	NANALAL GOPALJI,	(MR SANDEEP N BHATT)	JIVRAJ DAHYABHAI DABHI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
627	CRA/732/2000	23/11/2010	VASUDEVPRASAD PURSHOTTAMDAS SHARMA,	MR HL LANGHNOJIA	MODI BULAKHIDAS HIRACHAND'S CHAWL VAHIVATDAR,	
628	CRA/738/2000	31/01/2011	TARLIKABEN NATVERLAL DALAL,	MR JJ YAJNIK	ASHOKKUMAR NATVERLAL BAROT,	(MR JS BRAHMBHATT)
629	CRA/740/2000	29/03/2011	JAY MEHTA,MAHENDRA N MEHTA	MR DARSHAN M PARIKH	GUJ.IND.INVESTMENT CORP LTD,GUJARAT SIDHEE CEMENT LTD.,MEHTA INTERNATIONAL LTD.	RULE NOT RECD BACK,RULE SERVED,MR RD DAVE
630	CRA/743/2000	29/03/2011	MEHTA INTERNATIONAL LTD.,	MR DARSHAN M PARIKH	GUJ.IND.INVESTMENT CORP LTD,GUJARAT SIDHEE CEMENT LTD.,JAY MEHTA,M N MEHTA	RULE SERVED,MR RD DAVE
631	CRA/756/2000	13/10/2010	PA RAVAL SINCE DECD.THRO HIS HEIRS,NIRUPAMA PRAMODRAY RAVAL,BHARDWAJ PRAMODRAY RAVAL,ARCHITA NANDISHKUMAR PANCHOLI	MR GT DAYANI	UNION OF INDIA WESTERN RAILWAY ADMINISTRATION,	MR RAMNANDAN SINGH
632	CRA/764/2000	13/10/2010	PA RAVAL,	MR GT DAYANI	UNION OF INDIA OWNING & MININGWESTERN RAILWAY ADMINISTRATION,	MR RAMNANDAN SINGH
633	CRA/792/2000	04/05/2010	NARENDRA KALIDAS SHAH,	MR MC BHATT	HANSABEN NARANDAS MAHANT.DECD.THR.HEIRS-RESPNT NO.3.,LEGAL HEIRS OF DECD. YOGENDRA NARANDAS MAHANT,MINABEN YOGENDRAPRASAD MAHANT,VIMAL YOGENDRAPRASAD MAHANT,RAGHVENDRA YOGENDRAPRASAD MAHANT,PRADUMAN NARANDAS MAHANT(LEGALHEIRS OF RESP.NO.1(CA 8762/07)	,MR NK MAJMUDAR

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634	CRA/833/2000	16/04/2009	PRAVINSINH SURAJMALSINH RATHOD,	MR PRAKASH K JANI	VARSHABA W/O PRAVINSINH SURAJMALSINH RATHOD,MINOR MAMTABA D/O PRAVINSINH SURAJMALSINH RATHOD	RULE SERVED,MR RN JADEJA
635	CRA/852/2000	28/06/2012	PRAJAPATI HAKABHAI RAMJIBHAI,	MR PS CHAMPANERI	SHAH VANECHAND JETHALAL,CHETANKUMAR BHOGILAL,KUSUMBEN KESHAVLAL WD/O DECD. KESHAVLAL JETHALAL,CHANDRAKANT JETHALAL,BIPINCHANDRA AMULAKH SHAH	NOTICE SERVED,(MR KD VASAVADA)
636	CRA/879/2000	09/02/2011	JASUD WD/O KANTILAL ALIAS FULCHAND ANOPCHAND,CHINUBHAI KANTILAL @ FULCHAND ANOPCHAND SHAH(DECD.THRO'HEIRS,VINODCHANDRA KANTILAL @ FULCHAND ANOPCHAND(DECD.THR',HASUMATIBEN D/O KANTILAL @ FULCHAND ANOPCHAND,SHAH JASUMATIBEN CHINUBHAI,JYOSTABEN VINODBHAI SHAH,SHAH BHADRESH CHINUBHAI,ASHISH VINODBHAI SHAH,SHAH NAINESHKUMAR CHINUBHAI,FALGUNIBEN D/O.VINODBHAI,SHAH MALVIKABEN D/O.CHINUBHAI,SHAH JAYANTIBHAI CHINUBHAI	(MR VC DESAI)	RATILAL ANOPCHAND SHAH,RAMESHCHANDRA RATILAL SHAH,MAHENDRA RATILAL SHAH,VIRENDRA RATILAL SHAH,JYOSTNABEN RATILAL SHAH	,RULE SERVED,MS MEGHA JANI,MR JINESH H KAPADIA
637	CRA/906/2000	16/04/2009	NAYNABEN CHANDRAKANT PATEL,	MR KETAN D SHAH	JYOTIBEN ASHOKBHAI PATEL,KALPANABEN BHUPENDRA PATEL,DAXABEN AMIT DESAI,VARSHA SHAILESH PATEL,SUNIL NARSHIBHAI PATEL,PATIDAR CO.OP. HOUSING SOCIETYLTD.,MR. D.P. PARIKH, ADVOCATE, COURT RECEIVER APPOINTED BY	RULE SERVED,MR GM JOSHI,MR BG PATEL,MR HRIDAY BUCH
638	CRA/916/2000	26/06/2012	NAVSARI MADHYASTHA GRAHAK SAHKARI BHANDAR LTD.,	(MR DHIRENDRA MEHTA)	DILIP CHUNILAL PAREKH,BIPIN GULABDAS PAREKH,MAHENDRA GULABDAS PAREKH DECD. THRO' HEIRS & L.R.,SHAILESH MAHENDRA PAREKH,JYOTIBEN RAMESHBHAI PAREKH,SANJAYKUMAR RAMESHBHAI PAREKH,GOPALDAS HIRALAL PAREKH,PRAKASH HIRALAL PAREKH,JYOTSNABEN GIRDHARLAL SANJANWALA,KUNJ GIRDHARLAL SANJANWALA,KALPESH GIRDHARLAL SANJANWALA,MAYANK GIRDHARLAL SANJANWALA,VAHIVATKARTA OF JOINT FAMILY PROPERTY OF DECD. AMTHABHAI,DILIP CHUNILAL PAREKH,MAHENDRA GULABDAS PAREKH DECD.,GOPALDAS HIRALAL PAREKH,SHAILESH MAHENDRA PAREKH,NAVSARI MAHILA SAHKARI BHANDARLTD.,LILABEN DINKARRAI DESAI,RENUKABEN KISHORCHANDRA CHOKSEY,BHUPATRAI MANILAL DESAI,NITINBHAI KANSARA	,RULE NOT RECD BACK,RULE SERVED,MR.SUBHASH G BAROT
639	CRA/923/2000	14/09/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR MG NAGARKAR	MAHESHBHAI DAHYABHAI PATEL,MUKESHBHAI RAMABHAI PATEL,LAKSHMI SHIVLAL CHAUHAN,SHAILESHBHAI HARIBHAI JANI,JAGDISHBHAI BHAILALBHAI RAVAL,AMTHABHAI MANIBHAI DESAI,SHANKARBHAI PUNJIRAM PRAJAPATI,SHANKARSINH PRATAPSINH RAO,RATANSINH PRATAPSINH RAO,SATISHBHAI SHIVLAL PATEL,LALLUBHAI RAMABHAI DESAI,NATUJI SHAKUJI DARBAR	UNSERVED EXPIRED (N),RULE UNSERVED,MR DG CHAUHAN

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640	CRA/931/2000	17/10/2012	BHAILALBHAI RANCHHODBHAI PATEL,DILIPBHAI RANCHHODBHAI PATEL,DINESHBHAI RANCHHODBHAI PATEL	MR AB MUNSHI	ARVINDBHAI CHATURBHAI PATEL SINCE DECD.THRO HIS HEIRS,RAMILABEN WD/O ARVINDBHAI CHARTURBHAI PATEL,JETALKUMAR ARVINDBHAI PATEL,DHARMESHKUMAR ARVINDBHAI PATEL,NARENDRABHAI PARSHOTTAMBHAI PATEL,JAYANTIBHAI RAVJIBHAI PATEL,GHANSHYAMBHAI BIPINBHAI PATEL,SURESHBHAI JAYANTIBHAI JANI,BHIKHABHAI SOMABHAI PATEL DECD.THRO HEIRS,VIMLABEN WD/O BHIKHABHAI PATEL,ATULKUMAR BHIKHABHAI PATEL,JAGDISHBHAI BHIKHABHAI PATEL,MEENABEN NILESHBHAI PATEL,NARHARIBHAI POONABHAI PATEL	,RULE SERVED
641	CRA/946/2000	13/10/2010	THAKORBHAI MOTIBHAI PATEL,RESHABEN CHETANKUMAR PATEL	MR MC BHATT,(MR DM BHATT)	JASHVANTBHAI MOTIBHAI PATEL (DECD.THRO' HEIRS),SMT.JAYABEN JASHWANTBHAI PATEL,KIRAN GHANSHYAMBHAI AMIN D/O. JASHWANTBHAI PATEL,MANDAKINI PRADHYAUMN PATEL D/O. JASHWANTBHAI PATEL,NITABEN DINESHBHAI CHAUHAN D/O.JASHWANTBHAI PATEL,RAGINIBEN SANJAYBHAI PATEL D/O. JASHWANTBHAI PATEL	NOTICE SERVED,MR PR THAKKAR,MR MTM HAKIM
642	CRA/947/2000	13/10/2010	THAKORBHAI MOTIBHAI PATEL,RESHMABEN CHETANKUMAR PATEL	MR MC BHATT,(MR DM BHATT)	JAYABEN D/O VARIBHAI LALUBHAI,JASHVANTBHAI MOTIBHAI PATEL (DECD.THRO' HEIRS),SMT.JAYABEN JASHWANTBHAI PATELWD/O.JASHWANTBHAI PATEL,KIRAN GHANSHYAMBHAI AMIN D/O. JASHWANTBHAI PATEL,MANDAKINI PRADHYAUMN PATEL D/O. JASHWANTBHAI PATEL,NITABEN DINESHBHAI CHAUHAN D/O. JASHWANTBHAI PATEL,RAGINIBEN SANJAYBHAI PATEL D/O. JASHWANTBHAI PATEL	,NOTICE SERVED,NOTICE SERVED BY DS,MR MTM HAKIM
643	CRA/956/2000	16/04/2009	MANHARLAL BHOGILAL KACHHIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KACHHIYA DAHYABHAI MANGALBHAI,BALUBHAI DAHYABHAI KACHHIYA,KACHHIYA MAHENDRABHAI DAHYABHAI	,RULE SERVED,MR UM SHASTRI
644	CRA/964/2000	26/06/2012	KUMUDCHANDRA SHANTILAL DAVE,	MR PF ADHVARYU	MISTRY THAKORBHAI CHUNILAL,	MR JB DASTOOR
645	CRA/990/2000	28/03/2011	PATEL HARSHADKUMAR RASIKLAL,PATEL MUKESHKUMAR RASIKLAL,PRAMODCHANDRA AMBALAL PATEL	MR ND GOHIL	DHIRAJLAL THAKORLAL GANDHI,GAUTAMKUMAR RASIKLAL PATEL,KANJIBHAI GAFURBHAI RABARI. AMENDED.CA 12167/08,DT.27.3.09	RULE SERVED,MR KIRIT I PATEL,MR MAYUR RAJGURU
646	CRA/992/2000	03/04/2012	LEGAL HEIRS OF AMRITLAL MAGANLAL DARJI,LILABEN WD/O AMRITLAL M DARJI,NARANBHAI AMRITLAL DARJI,MADHUBEN AMRITLAL DARJI,MANOJKUMAR AMRITLAL DARJI,BABULAL RAVCHAND DARJI	MR MEHUL H RATHOD,	SUTHAR BHIKHALAL BHAICHAND,LILABEN BHIKHABHAI SUTHAR W/D.DECD.BHIKHABHAI B.SUTHAR,VIMUBEN GANGARAM SUTHAR,SHARDABEN GOVINDBHAI SUTHAR,PRAVINBHAI BHIKHABHAI SUTHAR,ANUBEN NARESHKUMAR SUTHAR,NAINABEN RAJUBHAI SUTHAR,KAPILABEN SURESHKUMAR SUTHAR,SUTHAR CHUNILAL BHAICHAND	,NOTICE SERVED,UNSERVED EXPIRED (N),MR HIMANSU M PADHYA
647	CRA/1006/2000	24/04/2009	MAHERUNISSA W/O HAJI ALI MOHD.,ASHRAF HAJI ALI MOHD,MOHAMMED AMINBEG,MOHAMMED YUSUFBEG	MR NILESH M SHAH,MR MAYANK DESAI	SHIRINBAI ABDULHUSSAIN MUSAJI GHADIALI(DELETED),SAIFUDDIN ABDULHUSSAIN,ABBASI ABDULHUSSAIN GHADIALI,RASHIDA ABDULHUSSAIN GHADIALI,RIKSANA ABDULHUSSAIN GHADIALI,SAMIA ABDULHUSSAIN GHADIALI,IQBALHUSSAIN ABDULHUSSAIN,BANUBAI AHMEDI,NAFISABAI KURBANHUSSAIN	NOTICE SERVED,NOTICE SERVED BY DS,DELETED,SERVED BY AFFIX. (R),MR AR MAJMUDAR,MR GN MANSURI,MR AS PANDYA

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
648	CRA/1049/2000	14/06/2011	GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER (O&M),DEPUTY ENGINEER	(MR MD PANDYA)	FALGUN AIR PRODUCTS,	SERVED BY AFFIX. (R)
649	CRA/1054/2000	05/08/2013	AHMEDABADI DASA SHRIMALI VANIKSUKHADIYA GNATI TRUST,DHANSUKHLAL BHURABHAI,GUNVANTLAL NAGINDAS SUKHADIYA,RAMESHCHANDRA CHAMPAKLAL SUKHADIYA,PIYUSHKUMAR VASANTLAL SUKHADIYA	(MR AJ SHASTRI)	RAVISHANKER JUTHALAL,	MR SA DESAI
650	CRA/1061/2000	23/04/2009	ALPABEN SHRENIKBHAI KAYASTHA,SHRENIKBHAI NAVNITLAL KAYASTHA,MRUDULABEN MANILAL SHAH	MR BM MANGUKIYA,MRS FALGUNI D PATEL	JAYANT CHAMPAKLAL MODI,	RULE SERVED BY DS,MR PRAKASH K JANI
651	CRA/1084/2000	10/12/2010	KADIYA NARAN KANJIBHAI CHATALIYA,	MR KM SHETH	LOHANA NARANDAS BHAGWANJI RACHCHH,	RULE UNSERVED
652	CRA/1087/2000	16/04/2009	RATIBHAI TALSIBHAI PATEL,	MR HM PARIKH	LEGAL HEIRS OF SHANABHAI JIVABHAI PARMAR,MANCHABEN SANABHAI JIVABHAI,RAMSANGBHAI SANABHAI PARMAR,CHOTABHAI SHANABHAI PARMAR,DAHYABHAI HATHIBHAI PARMAR,PUNJABHAI SHANABHAI PARMAR	,MR YV BRAHMBHATT
653	CRA/1121/2000	10/12/2010	CHANDULAL MAGANLAL CHAKLAWALA DECD. THRO' HEIRS PRABHABEN,PRABHABEN CHANDULAL CHAKLAWALA,HARIVADAN CHANDULAL CHAKLAWALA,USHABEN BABULAL D/O CHANDULAL MAGANLAL CHAKLAWALA	(MR GIRISH D BHATT)	MADHUSUDAN CHIMANLAL PATEL,NARAYAN PREMANAND PATEL	UNSERVED EXPIRED (R),MR NK MAJMUDAR
654	CRA/1125/2000	17/08/2011	VISHRAMGAR PURSHOTTAMGAR GUNSAI SINCD DECD THROUGH HEIR,VASANTBEN V. GOSWAMI.	MR MEHUL S SHAH,(MR SURESHM SHAH)	FATMABAI WD/O HAJAM AHMAD KARA,HEIRS & L.R. OF OSMAN HUSEN KHALIFA,MOHMAD RAFIK OSMAN KHALIFA,FEROZ OSMAN HUSEN KHALIFA,RAZA OSMAN KHALIFA,HASINABANU OSMAN KHALIFA	,NOTICE NOT RECD BACK,NOTICE SERVED,MS NIYATI K SHAH,MR.D K.PUJ
655	CRA/1152/2000	04/05/2010	BHIMABHAI SAMATBHAI KADAVLA,NARANBHAI SAMATBHAI KADAVLA	MR JITENDRA MALKAN	MANAGERS OF NANERA SAMAJ RUPAMORA NAGABHAI S NANERA & 3,NAGABHAI SAVDASBHAI NANERA,ARJANBHAI PETHABHAI NANERA,DEWANANDBHAI DASHURBHAI NANERA,VAJSIBHAI VEJABHAI NANERA	,RULE SERVED
656	CRA/1158/2000	16/04/2009	MOHAMMED SIDDIQUE SULTANJI,	MR HASHIM QURESHI	STATE OF GUJARAT,DISTRICT COLLECTOR	GOVERNMENT PLEADER,RULE SERVED
657	CRA/1169/2000	11/05/2010	AMBABEN SOMABHAI MAKWANA,	(MR NALIN K THAKKER)	GANPATBHAI JALAMBHAI RATHOD,MANAGER	RULE SERVED,MR DHARMESH V SHAH
658	CRA/1170/2000	14/05/2010	ST MATHEWS (S'PORE) PTE. LTD.,	MR ASHOK L SHAH	MARDIA CHEMICALS LIMITED,OFFICIAL LIQUIDATOR	MR VIMAL M PATEL
659	CRA/1171/2000	04/10/2010	UNITED INDIA INSURANCE CO.LTD.,	NOTICE SERVED	RAMESHKUMAR NARANDAS SONI,	MR YATIN SONI
660	CRA/1186/2000	19/10/2010	CHANDRAKANT HIRACHAND SHAH,	MR NV SOLANKI	JASWANTLAL HIRACHAND SHAH (SINCE DECD. THRO HIS HEIRS),HASUMATIBEN JASHWANTLAL SHAH,,KAMLESH JASHWANTLAL SHAH,MEENABEN WIFE OF ILLESHKUMAR DOSHI,NAYANABEN WIFE OF NILESHBHAI DOSHI	RULE NOT RECD BACK,RULE SERVED,MR CHIRAG R KOTHARI
661	CRA/1199/2000	13/07/2012	YASHWANT GIRHDAR SHROFF DECD. THRO' HEIRS & L.R.,SHANTABEN WD/O YASHWANT GIRDHAR SHROFF,ASHOK YASHWANTLAL SHROFF,SHARAD YASHWANTLAL SHROFF,USHABEN SURESHCHANDRA SETH	MR RS SANJANWALA	KAILASHBEN W/O CHHANUMAL MITTHANLAL,SURESH CHHANUMAL,RAJENDRA CHHANUMAL	MR PR THAKKAR

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662	CRA/1201/2000	16/04/2009	MASCOT HOTEL LTD.,VINOD D TULSIYANI	MR PREM P GHANSHANI	S NARESHKUMAR,	(MS KALPANA R SHAH),(MR DEVANAND DEVNANI)
663	CRA/1210/2000	16/04/2009	RAVAL HASMUKHBHAI NARAYANDAS,	MR PRAKASH K JANI	PATEL RAMESHBHAI SHANKERLAL,RAVAL LILABEN NARAYANDAS	RULE SERVED,MR GD ACHARYA
664	CRA/1224/2000	14/05/2010	PRASHANT DOLATRAI MODI,	MR ASHISH M DAGLI	SURESH HARILAL GANDHI,	MR BM MANGUKIYA
665	CRA/1244/2000	16/04/2009	BAJIRAJBA MULUBHA MALEK,	(MR BD KARIA)	FATEHSINH MULUBHA MALEK,SUBABEN DIWANJI MALEK,BALUBHA MULUBHA MALEK,PARMAR JEMUBHAI HEMUBHAI,NARSANG HEMUBHAI,MAKWANA SHIVUBHA DEHALBHAI,MAKWANA PRATAPSING SHIVUBHA,PATEL LAKSHMANBHAI MULJIBHAI,PATEL SURBHAI KANJIBHAI	RULE SERVED BY DS,MR SATYEN B RAWAL
666	CRA/1247/2000	23/04/2009	HURBAI,ALI MAMAD S/O SIDDIK NATHU KAKKAL,MAMAD S/O SIDDIK NATHU KAKKAL,RAMJU S/O SIDDIK NATHU KAKKAL	MRS KETTY A MEHTA	DILUBHA NARPATSINH VAGHELA,DEPUTY COLLECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER,MR YOGESH S LAKHANI
667	CRA/1250/2000	27/04/2010	PRAKASH @ BALU DHARAMDAS BASANTANI,	MR BK OZA	PUNAM D/O GOVINDRAM JAMNADAS,	MR GJ ASRANI
668	CRA/1251/2000	28/06/2011	HEIRS OF DECD. AMBALAL MOTILAL PANDYA,MANIBEN AMBALAL PANDYA,GAURISHANKAR AMBALAL PANDYA,MAHENDRAKUMAR AMBALAL PANDYA,DAHIBEN AMBALAL PANDYA,CHANDRAKANT AMBALAL PANDYA,TARABEN AMBALAL PANDYA,YASHODABEN AMBALAL PANDYA	DELETED,(MR MB GANDHI)	BHAVANI BHAVAN DHARMASHALA,JAYANTILAL KESHAVLAL PATEL,CHANDRAKANT BHIKHALAL DAVE,UMAKANT BHIKHALAL ACHARYA,JAGDISHPRASAD DAHYALAL JOSHI,PRAVINCHANDRA NATVARLAL VYAS	DELETED,RULE SERVED BY DS,(MR DK ACHARYA),MS ARCHANA R ACHARYA
669	CRA/1253/2000	19/07/2011	SURYAKANT JAYANTILAL PUROHIT,	M/S.VYAS ASSOCIATES	KHAPABHAI NANABHAI PATEL,	MR ZUBIN F BHARDA
670	CRA/1257/2000	10/04/2012	MITABEN D/O AMRUTBHAI BHUDARBHAI,	MR JA ADESHRA	PRAMODBHAI BUTABHAI VAGHARODIYA,	NOTICE UNSERVED,DS AFF.NOT FILED (R)
671	CRA/1280/2000	28/08/2008	CHHITUBHAI BUDHIYABHAI PATEL,	(MR SJ GAEKWAD)	CHANDUBHAI KUVARJI KALIA PATEL,CHHOTUBHAI KUNVARJI KALIA PATEL,BHARATBHAI KUNVARJI KALIA PATEL	MR ZUBIN F BHARDA
672	CRA/1281/2000	18/06/2010	S.K.INVESTMENTS,	MR RD DAVE	GLFL SECURITY LTD.,	MRS SWATI SOPARKAR
673	CRA/1287/2000	04/05/2010	PASHABHAI TALSIBHAI PRAJAPATI,	MR MEHUL H RATHOD	SALLA VILLAGE PANCHAYAT,	RULE SERVED
674	CRA/1291/2000	13/06/2012	PATEL BACHUBHAI KANTILAL SINCED DECD THROUG LEGALHEIRS,ANIL BACHUBHAI PATEL	MR AMAR N BHATT	KIRITBHAI KESHAVLAL PATEL,NATUBHAI MATHURDAS PATEL	MR MAHENDRA U VORA
675	CRA/1321/2000	07/02/2008	IMRANUDDIN RIYAZUDDIN MALIK,	(MR SK BUKHARI)	ABDUL RASHID ABDUL RAHEMAN SHAIKH.DECD.(CA 1015/08.),SHEIKH ABDULHAMID ABDULRASHID,SHEIKH ABDULKHALIL ABDULRASHID,SHEIKH ABDULKHALIK ADULRASHID.,MUNIR SARFUDDIN MALIK,SIRAJMOHMED FAKIRMOHMED	,DS AFF.NOT FILED (R)

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676	CRA/1328/2000	08/05/2012	RAJESHKUMAR NAGINDAS SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHIPATLAL KASTURCHAND SHAH DECD.THR.HEIRS.CA.7819/07-ORDE,MANJULABEN MAHIPATLAL SHAH.,MAHESHBHAI MAHIPATLAL SHAH,ASHOKBHAI MAHIPATLAL SHAH,HEMANTLAL MAHIPATLAL SHAH.,BHARATKUMAR JAYANTILAL SHAH,JIGNESH DINKARRAY SHAH,JAYANTILAL VRAJLAL SHAH SINCE DECD.THRO HIS HEIS,BHARATKUMAR JAYANTILAL SHAH,ASHOKBHAI JAYANTILAL SHAH,BHARTIBEN JAYANTILAL SHAH	,NOTICE SERVED,(MR MC SHAH),MR JIGAR M PATEL
677	CRA/1329/2000	03/08/2010	KANTILAL SAKARCHAND MALANI,	(MR SANDEEP N BHATT)	DHIRAJLAL HARJIVAN DESAI,BHARATKUMAR DHIRAJLAL DESAI	RULE SERVED
678	CRA/1333/2000	13/05/2010	SHAYARBANU WD/O GULAM AHMED HATHIWALA,MUSTAQ FAKIR MOTORWALA	MR ZUBIN F BHARDA	ABDUL MAJID MAHMAD HATHIWALA,AYISHABIBI D/O AHMED KASAM,ZOHRABIBI D/O AHMED KASAM,SHAKINABIBI D/O AHMED KASAM,HAJRABIBI D/O AHMED KASAM,MANAGING DIRECTOR	UNSERVED EXPIRED (R),(MR JB PARDIWALA),MR MITUL K SHELAT
679	CRA/1336/2000	07/05/2009	RINTU MARINE PRODUCTS,V K RAJU	(MR FB BRAHMBHATT)	VISHAL EXPORTS OVERSEAS LTD.,	MR SUNIT S SHAH
680	CRA/1348/2000	13/05/2010	KISHAN MAGANBHAI PARMAR,	MS RAJMIN G YADAV	MITHIBEN VIKRAMBHAI PARMAR,BABUBHAI VIKRAMBHAI PARMAR,HITESH GAUTAMBHAI PARMAR,MENIBEN GAUTAMBHAI WD/O GAUTAMBHAI,DINESH MANJIBHAI SUTARIYA	NOTICE SERVED,MR DN TRIVEDI
681	CRA/1358/2000	04/05/2010	ATYACHAR ANE NAGRIK ANYAY NIVARAN SAMITI PRAMUKH,	MR JITENDRA MALKAN	VADODARA MUNICIPAL CORPORATION,COMMISSIONER,DY. COMMISSIONER H S PATEL,MAYOR - BHARTIBEN VYAS,DY. MAYOR - SHAILESHBHAI SOTTA,STANDING COMMITTEE CHAIRMAN SHADARSHAN BRAHMBHATT	RULE SERVED,MR PRANAV G DESAI
682	CRA/1366/2000	21/01/2011	RAMESHCHANDRA SHANKARLAL KHAMBHALIKAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MADHUKAR SITARAM ATOLKAR,SARAD SITARAM ATOLKAR,JAYVANT SITARAM ATOLKAR,CHANDRAKANT SITARAM ATOLKAR	MR NILESH A PANDYA
683	CRA/1370/2000	28/03/2012	HARSHADRAI CHUNILAL SHAH SINCE DECD.THRO HIS HEIRS,SMT.NIRANJNA HARSHADRAI SHAH,SHRI RAKESH HARSHADRAI SHAH,SMT.MAMTA PRAKASHBHAI SHAH DAUGHTER OF HARSHADRAI SHAH,SMT.RITA BHARATBHAI SHAH D/O OF HARSHADRAI SHAH	MR RS SANJANWALA,	BHIMAJI HAKAMJI PUROHIT,JAGDISH BHIMAJI PUROHIT,JABBARSING BHIMAJI PUROHIT,VAKTAJI HAKMAJI PUROHIT	,RULE SERVED BY DS,(MR HJ NANAVATI)
684	CRA/5/2001	14/03/2008	BALUBEN RAJUSINH PARMAR,	MR JV JAPEE	DILIPKUMAR SOMABHAI MAKWANA,KHAVIDKHAN K PATHAN,UNITED INDIA INSURANCE CO.LTD.,PRATAPSINH RANGUSINH ZALA,DUSHYANTKUAR RAMESHBHAI PATEL,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),(MR PV NANAVATI),MR VIBHUTI NANAVATI
685	CRA/19/2001	30/04/2010	UMASHAKTI CONSTRUCTION CO.,	MR KG SUKHWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
686	CRA/22/2001	18/04/2012	MOHAMMAD SHAFI ABDULNABI MAJA,	(MR GIRISH D BHATT)	MOHAMMAD USMAN IBRAHIMBHAI SABUGAR.SINCED DECD THROUGH HI,ABDUL RAZAK MOHMMAD USMAN SABUGAR.,MOHMMAD SHAFI MOHMMAD USMAN SABUGAR.,MOMMAD IQBAL MOHMMAD USMAN SABUGAR.,ABDULRAUF MOHMMAD USMAN SABUGAR.,RABIYABIBI D/O OF MOHMMAD USMAN SABUGAR.,SALMABIBI D/O MOMMAD USMAN SABUGAR.,ABEDABIBI D/O MOMMAD USMAN SABUGAR.	,RULE SERVED BY DS,(MRS VD NANAVATI)

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687	CRA/24/2001	30/04/2010	GUJARAT CONSTRUCTION CO.,	(MR KAMLESH B MEHTA)	STATE OF GUJARAT,CHIEF ENGINEER & JT. SECRETARY	GOVERNMENT PLEADER,RULE SERVED
688	CRA/45/2001	29/04/2010	VADNAGARA CERAMICS,HIMATLAL BHUDARBHAI VADNAGARA	(MR SURESHM SHAH)	GUJARAT ELECTRICITY BOARD,JETHALAL DEVSHIBHAI VADNAGARA,MANSUKHLAL DEVSHIBHAI VADNAGARA,SURYAKANT BHAICHAND VADNAGARA,NATWARLAL B VADNAGARA	RULE SERVED,MR AD OZA
689	CRA/46/2001	29/04/2010	MANSUKHLAL MADHAVDAS,	MS YAMINI J DESAI	BHANIBEN BACHUBHAI KOLI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
690	CRA/58/2001	13/05/2010	YUSUFBHAI SIDUBHAISINDHA,	(MR NA SHAIKH)	SAVA GROUP CO.OP. COTTON SALE SOCIETY LTD.,SURAT DIST. CO.OP. BANK LTD.	(MR RM CHHAYA),(MRS VD NANAVATI)
691	CRA/59/2001	13/05/2010	MAKBUL HUSAIN SULTHANBHAI THAKORE,	(MR NA SHAIKH)	SAVA GROUP CO.OP. COTTON SALE SOCIETY LTD.,SURAT DIST. CO.OP. BANK LTD.	(MR RM CHHAYA),(MRS VD NANAVATI)
692	CRA/60/2001	13/05/2010	SAEED AHMED SULTANBHAI GOHIL,	(MR NA SHAIKH)	SAVA GROUP CO.OP. COTTON SALE SOCIETY LTD.,SURAT DIST. CO.OP. BANK LTD.	(MR RM CHHAYA),MR MITUL K SHELAT
693	CRA/61/2001	13/05/2010	DADUBHAI SIDUBHAI GOHIL,	(MR NA SHAIKH)	SAVA GROUP CO.OP. COTTON SALE SOCIETY LTD.,SURAT DIST. CO.OP. BANK LTD.	(MR RM CHHAYA),MR MITUL K SHELAT
694	CRA/63/2001	21/02/2011	PARLE PRODUCTS LIMITED,	MR DC DAVE	JADAV F BOMBAYWALA,	MR BA SURTI
695	CRA/67/2001	18/06/2010	GUJARAT STATE CONSTRUCTION CORPORATION LTD.,	(MR TS NANAVATI)	SARDAR SAROVAR NARMADA NIGAM LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR
696	CRA/78/2001	07/05/2010	L I C OF INDIA,	MR AK CLERK	BIPIN C SHAH,	MR GT PARIKH
697	CRA/80/2001	05/05/2011	NANDLAL ISHWARLAL POPAT,	(MR MB GANDHI)	MANJULABEN CHHOTALAL NAKHWA,BHARATKUMAR HANSRAJ RUPHADIA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
698	CRA/87/2001	09/05/2011	BHADRABEN RANCHHODLAL PARIKH,LALJIBHAI RANCHHODLAL PARIKH,JATINBHAI RANCHHODLAL PARIKH	MR DR BHATT	BHANUPRASAD SHANKERLAL VYAS,	MR AR MAJMUDAR
699	CRA/93/2001	14/06/2011	KANCHANBEN SHAMJIBHAI GOHEL,NATVARBHAI SHAMJIBHAI GOHEL,BHARATBHAI SHAMJIBHAI GOHEL,RAJENDRABHAI SHAMJIBHAI GOHEL	(MR MB GANDHI),MRS TRUSHA M GANDHI	HEIRS OF DECD. VITHALDAS MOHANLAL RAMI,LAXMIBEN WD/O VITHALDAS MOHANLAL RAMI,RAMESHBHAI VITHALDAS RAMI,KALPESHBHAI VITHALDAS RAMI,PURIBEN NANJIBHAI (DELETED)	,DELETED,(MR MAULIK J SHELAT)
700	CRA/98/2001	14/06/2011	KANCHANBEN SHAMJIBHAI GOHEL,NATVARBHAI SHAMJIBHAI GOHEL	(MR MB GANDHI),MRS TRUSHA M GANDHI	HEIRS OF DECD. VITHALDAS MOHANLAL RAMI,LAXMIBEN WD/O VITHALDAS MOHANLAL RAMI,RAMESHBHAI VITHALDAS RAMI,KALPESHBHAI VITHALDAS RAMI,PURIBEN NANJIBHAI (DELETED)	,DELETED,(MR MAULIK J SHELAT)

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701	CRA/111/2001	18/06/2010	UMESHCHANDRA PRAVINCHANDRA GILITWALLA,RADHABEN VIJAY RANGREJ,DEVENDRAKUMAR MAFATLAL PATEL	MR RR MARSHALL	NAVINBHAI JAIRAMBHAI PATEL,BABUBHAI JAIRAMBHAI PATEL,SASHIKANT BABUBHAI PATEL,DILIPBHAI BABUBHAI PATEL,NANIBEN BABUBHAI PATEL,KAMINI WD/O HANSKAMAL GROVER,MINOR RAJKARAN HANSKAMAL GROVER,RAMA WD/O HANSKAMAL GROVER,MINOR PUNAM HANSKAMAL GROVER THRO'GUARDIAN,MINOR DIMPLE HANSKAMAL GROVER THRO' GUARDIAN,MINOR CHIRAG HANSKAMAL GROVER THRO' GUARDIAN,ANIL DHARAMSINH TANEJA,MANUBHAI KALYANJI NAYAK,NANABHAI MADHUBHAI ROYLA	SERVED BY AFFIX(N),RULE SERVED,RULE SERVED BY DS,SERVED BY AFFIX. (R),MR. SHAKTISINH GOHIL
702	CRA/112/2001	17/04/2008	GOVINDBHAI RAJUBHAI OD,HINGLAJBHAI RAJUBHAI OD	MR NK MAJMUDAR	GHASIRAM KANAJI OD,	MR BC DAVE
703	CRA/113/2001	18/06/2010	NATHU KARA & CORPORATION LTD.,,	MR RC KAKKAD	GUJARAT STATE CONSTRUCTION COMPANY LTD.,	MR KG SUKHWANI
704	CRA/119/2001	29/04/2010	BHABHLUBHAI VEERABHAI & CO.,	MR PC KAVINA	CEMENT CORPORATION OF GUJARAT LIMITED,PRASNAVADA GRAM PANCHAYAT	MR MUKESH A PATEL,MR HARIN P RAVAL
705	CRA/121/2001	04/08/2008	INDIAN OVERSEAS BANK,	MR AC GANDHI	RAJESH THAKERSY PARIKH,	MR MB PARIKH
706	CRA/127/2001	30/04/2010	CHIEF SECRETARY,COLLECTOR	GOVERNMENT PLEADER	VIJAYRAJ SINHJI VIRBHADRA SINHJI GOHIL,BRIJRAJ NANDINI DEVI,BHAVNAGAR UNIVERSITY	(MR RM CHHAYA),(MR JR NANAVATI)
707	CRA/142/2001	05/05/2011	JITENDRA AMRUTLAL BHAVSAR,	(MR MAHENDRA K PATEL)	ILABEN RAMESHBHAI BHAVSAR,	MS RATNA VORA
708	CRA/147/2001	30/11/2010	HANSABEN JAIDEVBHAI BRAHMBHATTTHRO'POA JAIDEV G.BRAHMBHATT,	MS KJ BRAHMBHATT	JALARAM PAINTER AND PRINTERS,DIPAKKUMAR RAVISHANKER BHATT	MR HR PRAJAPATI
709	CRA/155/2001	22/09/2010	KALUMIYA HASUMIYA MALEK,	MR MA KHARADI	SHAMABHAI BHEMABHAI SOLANKI,BABUBHAI FALABHAI SOLANKI,NOORBIBI HASUMIYA MALEK	RULE SERVED,(MR MB GANDHI),MR P J YAGNIK,MRS TRUSHA M GANDHI
710	CRA/157/2001	12/07/2011	BROACH TEXTILE MILLS LIMITED,	MR MC BHATT	HEIRS OF MAVJIBHAI BHAVANBHAI DEVJIBHAI MAVJIBHAI,	MR JOY MATHEW
711	CRA/158/2001	12/07/2011	BROACH TEXTILE MILLS LIMITED,	MR MC BHATT	HIRJIBHAI DAHYABHAI'S SON RATILAL HIRJIBHAI,	MR JOY MATHEW
712	CRA/164/2001	30/04/2010	SURYAKANT GORDHANDAS JASANI,VINODRAI GORDHANDAS JASANI,HASMUKHRAI GORDHANDAS JASANI	MR PJ KANABAR	NATWARLLAL GORDHANDAS JASANI,VASANTRAI GORDHANDAS JASANI,KISHORKUMAR GORDHDNAS JASANI,NARESHBHAI GORDHANDAS JASANI,GIRISHKUMAR GORDHANDAS JASANI,BHUPENDRA GORDHANDAS JASANI,BHARAT PETROLEUM CORPORATION	DELETED,MR YOGESH S LAKHANI,MR MB PARIKH
713	CRA/171/2001	14/06/2010	ANANDKUNVARBA KHUMANSINH VANSADIA,PUSHPENDRASINH DHARMENDRASINH THRO'P.O.A.	(MR YF MEHTA)	PRABHATSINH KALABAVA GOHIL,BHIMSINH PRABHATSINH GOHIL,BADHARSINH PRABHATSINH GOHIL THRO LEGAL HEIRS,TAKHATSING BADHARSINH GOHIL,KISHORSINH BADHARSINH GOHIL,ARJUNSINH BADHARSINH GOHIL,DILIPSINH BADHARSINH GOHIL DECD. THRO HEIRS AND LR,CHANDABEN WD/O BADHARSINH PARBHATSINH GOHIL,DHANUBEN BADHARSINH GOHIL,DAKSHABEN DILIPSINH,DIVYANGSINH DILIPSINH,RAJDIPSINH DILIPSINH,PRABHUBAHAI KALABHAI PATEL	,UNSERVED EXPIRED (N),RULE SERVED,MR R E VARIAVA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
714	CRA/174/2001	23/03/2012	ABEDABIBI WD/O BABUBHAI GAFFURBHAI SHEIKH,	MR AJAY R MEHTA	SAKINABIBI D/O ALLABAKSH SHEIKH,JERABIBI ALIAS ZERABIBI WD/O ALLABAKSH SHEIKH,MEHRAJBIBI D/O ALLABAKSH SHEIKH,SABERABIBI D/O ALLABAKSH SHEIKH,HASINABIBI D/O ALLABAKSH SHEIKH,VOHRA AKBARBHAI FAKRUDDIN KAYDAVALA,VOHRA MOHAMMEDBHAI SALEBHAI LIMDIVALA,RASOOLBHAI ISABHAI MANSURI,SABBIRBHAI MOHSINBHAI TAMBA,HUSSAINBHAI AMIRBHAI SHEIKH,HAMIDKHAN AHMEDKHAN PATHAN,MUSTAFA MEHMOODKHAN PATHAN,MEHROONISHA ALIA NOORJAHAN,SAIDABIBI (ALLARAKHI) D/O MEHMOODKHAN PATHAN	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR MA KHARADI
715	CRA/175/2001	23/03/2012	ABEDABIBI WD/O BABUBHAI GAFFURBHAI SHEIKH,	MR AJAY R MEHTA	SAKINABIBI D/O ALLABAKSH SHEIKH,JERABIBI ALIAS ZERABIBI WD/O ALLABAKSH SHEIKH,MEHRAJBIBI D/O ALLABAKSH SHEIKH,SABERABIBI D/O ALLABAKSH SHEIKH,HASINABIBI D/O ALLABAKSH SHEIKH,VOHRA AKBARBHAI FAKRUDDIN KAYDAVALA,VOHRA MOHAMMEDBHAI SALEBHAI LIMDIVALA,RASOOLBHAI ISABHAI MANSURI,SABBIRBHAI MOHSINBHAI TAMBA,HUSSAINBHAI AMIRBHAI SHEIKH,HAMIDKHAN AHMEDKHAN PATHAN,MUSTAFA MEHMOODKHAN PATHAN,MEHROONISHA ALIA NOORJAHAN,SAIDABIBI (ALLARAKHI)	,DELETED,RULE SERVED,UNSERVED EXPIRED (R)
716	CRA/188/2001	27/03/2012	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR RD DAVE	GOVINDBHAI CHHABABHAI PATEL SINCE DECD,THRO HEIRS,LALITABEN GOVINDBHAI PATEL,DEEPAK GOVINDBHAI PATEL,SHEKHAR GOVINDBHAI PATEL,KESAVLAL CHHABABHAI PATEL (DECD.) THRO' HEIRS & L.R.,SAVITABEN KESAVLAL PATEL WD/O KESAVLAL C PATEL,BIMAL KESAVLAL PATEL (SON),KALPESH KESAVLAL PATEL,JAYANTIBHAI CHHABABHAI PATEL,KAILASBEN JAYANTIBHAI PATEL,LALITABEN GOVINDBHAI PATEL,SAVITABEN KESAVBHAI PATEL	,RULE SERVED,MR AS VAKIL,MR SUNIT S SHAH
717	CRA/197/2001	13/05/2010	SAYAJI HOTELS LIMITED,EXPRESS HOTELS PVT. LTD.,GULAM NABI ABDUL REHMAN,JAGDISH CHIVDA MART	MR BS PATEL,MRS RANJAN B PATEL	VADODARA MUNICIPAL CORPORATION,PROJECT ENGINEER (GAS)	RULE NOT RECD BACK,RULE UNSERVED,MR PRANAV G DESAI
718	CRA/199/2001	25/07/2013	VALSAD JILLA PULTRY FARMERS CO OP SOCIETY LTD.,	(MR RN SHAH)	MAYURCHANDRA BALVANTRAI DESAI,DECD.BALVANTRAI GULABBHAI DESAI,MAYURCHANDRA BALVANTRAI DESAI,KAUSHIKABEN SHAILESHBHAI DESAI,URMILABEN JAYESHBHAI DESAI,LINABEN SHAILESHBHAI DESAI,MOHANLAL ZAVERCHAND SHAH	,RULE SERVED,SERVED BY AFFIX. (R),M/S.VYAS ASSOCIATES,MR DEEP D VYAS
719	CRA/213/2001	16/09/2010	R K AGENCY,	MR ASHISH M DAGLI	PRIYA IRON PVT. LTD.,RADHESHYAM AGARWAL,SAIBABA ISPAT INDIA PVT. LTD.	SERVED BY AFFIX. (R),RULE UNSERVED,MR BJ TRIVEDI,(MR JT TRIVEDI)
720	CRA/214/2001	04/10/2016	A Z TANK,	MR HM TAHILIANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED

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721	CRA/218/2001	24/07/2012	NOOR AHMED YUSUF ISMAIL MULLAH,	MR MA KHARADI	ABDULHAK MOHEMMED ISMAIL,FATENABIBI WD/O MOHEMMED ISMAIL - DECD.THRO' HEIR & L.R,RASULBIBI D/O ISMAIL MULLAH DECD. THRO' HEIR & L.R.,NASIR AHMED SHAIKH,AFZAL AHMED SHAIKH,ZUBER AHMED SHAIKH,HOLEDIN SULEIMAN YUSUF MULLAH,AMENA YUSUF MULLAH,JOHRABIBI D/O YUSUF ISMAI(DECDSELF & NEST FRIEND GUARDIAN,SALIM ABDUS SAMAD KHAURI,FATEMABIBI D/O YUSUF ISMAIL	,RULE SERVED,(MR DHIRENDRA MEHTA),MR V B MALIK
722	CRA/221/2001	13/05/2010	RAMANBHAI CHHAGANLAL PATEL,	(MR PRABHAV A MEHTA)	PRAVINBHAI JETHABHAI PATEL,RANCHHODBHAI JETHABHAI PATEL	REFUSED SERVED (R) (70)
723	CRA/223/2001	18/06/2010	MUKESHKUMAR HASMUKHLAL SHAH PROP. ARIHANT STEEL FURNITURE,SHASHIKANT CHANDULAL SHAH,SHAH SURYAKANT CHANDULAL	MR HM PARIKH	BANK OF BARODA,	RULE SERVED
724	CRA/224/2001	07/07/2010	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RAHIM ASHRAF SINCE DECEASED,JINNATBEN RAHIMBHAI,RASULBHAI RAHIMBHAI,YAKUBBHAI RAHIMBHAI,KARIMBHAI RAHIMBHAI,ABBASBHAI RAHIMBHAI,MUSTAKBHAI RAHIMBHAI,ABDULBHAI RAHIMBHAI,BIBIBEN RAHIMBHAI,FATMABEN RAHIMBHAI,AMINABEN RAHIMBHAI,AHMAD ASHRAF	,UNSERVED EXPIRED (R),(MR CL SONI)
725	CRA/225/2001	20/04/2010	MINISHKUMAR KANTILAL UPADHYAY,MANIBEN KANTILAL UPADHYAY	THAKKAR AND PAHWA ADVOCATES	AMITABEN BABULAL TRIVEDI,	MR ASHISH M DAGLI,MR JAGDHISH SATAPARA
726	CRA/230/2001	14/05/2010	BHURABHAI BHANUBHAI MORI,	MR PRASHANT MANKAD, (MR JAGDISH H MEHTA)	AHIR JIVABHAI HOJABHAI ZALA,GAFURBHAI SHAKURBHAI DHANANI,UNITED INDIA INSURANCE CO.LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MS MEGHA JANI
727	CRA/231/2001	12/10/2010	RAMESHCHANDRA NANJIBHAI MALAVIA,	MR BR KYADA,MR DIVYESH SEJPAL	BHAVNABEN @ BHANUBEN RAMESHCHANDRA MALAVIA,	MR VIREN G DAVE
728	CRA/238/2001	11/07/2011	PARMANANDBHAI DAHYABHAI BHULA,	(MR DHIRENDRA MEHTA)	TARABEN GANGARAM SONI (DECD.THRO' HEIRS),BHAMIBEN SUBHASHBHAI SONI,PRAMIK PRABHAKAR SONAR (MALARIA DOCTOR)	M/S.VYAS ASSOCIATES,MR DAKSHESH MEHTA
729	CRA/241/2001	18/06/2010	NARSHIJI FINLEASE PVT. LTD.,NARSHIBHAI LALLUBHAI PATEL,MUKESH KANTILAL SHAH	MR RD DAVE	GLFL SECURITIES LIMITED,	MR PM DAVE
730	CRA/250/2001	06/08/2010	HAMIDABAI ABDUL AZIZ,ABDUL RAZAK ABDUL AZIZ,MAHMOOD ABDUL AZIZ,MOHMAD UMAR ABDUL AZIZ,ROSHANBAI ABDUL AZIZ	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	IBRAHIM HAMIRKHAN JALWANI,DAFER HUSSAIN JAMAL,ABDUL GAFAR MOHAMADBHAI KHATKI,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE UNSERVED
731	CRA/256/2001	30/04/2010	R D AGENCIES,RAJENDRABHAI D MISTRY,DAHYABHAI MAGANLAL MISTRY	MR NILESH A PANDYA	HAPPY BOTTLING COMPANY,	(MR AJ SHASTRI)
732	CRA/260/2001	29/04/2010	TRUSTEES OF SHETH ANANDJI KALYANJI PEDHI TRUST,SHRENIKBHAI KASTURBHAI,MANUBHAI LALLUBHAI,GAURAVBHAI ANUBHAI,CHARUCHANDRA BHOGILAL,HEMANTKUMAR CHIMANLAL BROKER,ASHOKBHAI C GANDHI,SAMVEGBHAI ARVINDBHAI,SANATKUMAR BAKUBHAI,SUDHIRBHAI UTTAMLAL MEHTA	(MR VC DESAI),MR TEJAS P SATTA	HEIRS OF DECD. AMBASHANKER PARSHOTTAMBHAI,MUKTABEN MANISHANKER WD/O AMBASHANKER PARSHOTTAMBHAI,CHIMANLAL AMBASHANKER MEHTA,DIPAKKUMAR AMBASHANKER MEHTA	,RULE SERVED,MR BM MANGUKIYA
733	CRA/263/2001	13/05/2010	BEDI GRAM PANCHAYAT,	THAKKAR AND PAHWA ADVOCATES	ARKEDIYA SHIPPING & TRADING COMPANY,	MR NIRAV C THAKKAR

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734	CRA/278/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SONABHAI CHIMANBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,VIJAYKUMAR NATVARLAL	RULE NOT RECD BACK,RULE SERVED,MR DEVESH A BHATT
735	CRA/279/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RAVJIBHAI BABARBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
736	CRA/280/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	RATILAL CHHAGANBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
737	CRA/281/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHHOTUBHAI CHHAGANBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTIAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
738	CRA/282/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MOHANBHAI CHHAGANBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
739	CRA/283/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	GULABBHAI LALLUBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURNACE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
740	CRA/284/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	.ALUBHAI CHHOTUBHAI HALPATI,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPKUMAR C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
741	CRA/285/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	CHHIBUBHAI NAGINBHAI HALPATI,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPBHAI C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
742	CRA/286/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	HARIBHAI LALABHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPBHAI C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
743	CRA/287/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	SITARAMBHAI JIVLUBHAI BHOYE,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPBHAI C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
744	CRA/288/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MANILLA MAGANBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPBHAI C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT

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745	CRA/289/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	DHIRUBHAI SHUKKARBHAI PATEL,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPBHAI C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,MR DEVESH A BHATT
746	CRA/290/2001	13/05/2010	NEW INDIA ASSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	AMRATBHAI RAMBHAI LAD,PRAKASHBHAI CHHOTUBHAI PATEL,DILIPBHAI C CHAUHAN,ORIENTAL INSURANCE CO. LTD.,NAGJIBHAI MAGANBHAI PATEL,JAYANTILAL NATVARLAL GANDHI	RULE SERVED,UNSERVED EXPIRED (R),MR DEVESH A BHATT
747	CRA/292/2001	18/08/2010	ALPA MARKETING ENTERPRISES,PURSOTTAMBHAI BACHUBHAI PITRODA,SHANTIBHAI P PANDYA,KHODIDAS KALIDAS PATEL	(MR MB GANDHI),MRS TRUSHA M GANDHI	JAIHIND DISTRIBUTORS PROP. CONCERN AT TEMPO STAND,GANGAPATSS S/O SURENDRA KABADI	REFUSED SERVED (R) (70)
748	CRA/294/2001	14/06/2011	ALJIBHAI UKABHAI PARMAR,	MR KV SHELAT	MOHANLAL NATHUBHAI PARMAR,DEVDAS MOHANLAL PARMAR,DEVENDRA MOHANLAL PARMAR,CHANDULAL MOHANLAL PARMAR,MINOR HASMUKHLAL MOHANLAL THRO' GUARDIAN	MR DAXESH T DAVE
749	CRA/300/2001	27/01/2011	SHETH NARBHEKUVAR ABHACHAND,	MR TV SHAH	MAGIA KAMLESHKUMAR RAMNIKLAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
750	CRA/305/2001	20/04/2011	TRUSTEES OF ST. THOMAS TRUST RAJKOT,FR. KOSHY ALEX T,N J GEORGE,K G MATHAI,C V THANKACHEN,ISAAC GEORGE,C THOMAS,JOHN P GEORGE,K G MANI,YOHANNAN MATHAI,K C CHERIAN,M C THOMAS,GEORGE VARGHESE,T M MATHEW,V M MATHEW	MR GM JOSHI	TANSUKHLAL MAGANLAL SAMEJA,	RULE SERVED
751	CRA/308/2001	29/04/2010	NEW INDIA ASSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	BHAGABHAI SHAMALBHAI,SEVASING DHANASING SHIKH	RULE SERVED
752	CRA/317/2001	25/01/2011	RAJNIKANT RAMANLAL KAPADIA [DECD. THRO. HEIRS AND L.R.],RASILABEN RAJNIKANT KAPADIA,DHANANJAY RAJNIKANT KAPADIA,RUPAK RAJNIKANT KAPADIA,PARUL VIJAYBHAI GANDHI,MILAN RAJNIKANT KAPADIA	MR MEHUL S SHAH,(MR SURESHM SHAH)	HASMUKHBHAI HARILAL KAPADIA,HAZRAT PIRMOHMAD SHAH DARGAH SARIF	RULE SERVED,MR AMAR N BHATT
753	CRA/325/2001	07/05/2010	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PATEL DINESHKUMAR SOMABHAI,PATEL DAHYABHAI SOMABHAI,SARASWATI WD/O PATEL SOMABHAI	MR PANKAJ K SONI
754	CRA/335/2001	19/10/2010	CHANDRAKANT HIRACHAND SHAH,	MR NV SOLANKI	JASWANTLAL HIRACHAND SHAH (SINCE DECD.THROUGH HEIRS),HASUMATIBEN JASWANTLAL SHAH,KAMLESH JASWANTLAL SHAH,MEENABEN,W/O ILESHKUMAR DOSHI,NAYNABEN,W/O NILESHKUMAR DOSHI	,(MR HEMANG R RAWAL)
755	CRA/347/2001	01/05/2012	NAZMUDDIN ISMAIL KAGAJWALA DECD. THRO' HEIRS FIROZ FAKRU,FIROZ FAKRUDDIN,AMINA SAIFUDDIN,FATIMA MOHDIBHAI,NAFISA MANSOUR ABBASBHAI,ABBASBHAI MOHAMADALI DECD. BYHEIRS MANSUR ABBASBHAI,MANSUR ABBASBHAI,SABBIR ABBASBHAI	MR JAYESH M PATEL,	JAYANTILAL DEVJIBHAI DHIMAR SINCED DECD THROUGH HIS HEIRS,REEVANEN W/O JAYANTILAL DHIMAR.,SHAILESHBHAI JAYANTILAL DHIMAR,RAJIBHAI JAYANTILAL DHIMAR.,BHAWANJI KHANDUBHAI DESAI DECDTHRO' HEIR CHANDRAKANT B DESAI,CHANDRAKANT BHAGWANJI DESAI,BHANUBEN MOHANLAL DESAI	,RULE SERVED,SERVED BY AFFIX. (R),MR MG NAGARKAR,(MR SUNIL C PATEL)
756	CRA/349/2001	05/05/2011	KAILASHKUMAR BHENUMAL AGRAWAL,	(MR MB GANDHI)	PUKHRAJ MANJI BAROT,	MR HIMANSU M PADHYA
757	CRA/350/2001	13/05/2010	CHHATRASINH GABABHAI PARMAR,	(MR SK BUKHARI)	RAMANBHAI ZAVERBHAI SOLANKI,JAYENDRAKUMAR SHANTILAL,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA

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758	CRA/355/2001	20/09/2010	SURENDRANAGAR PEOPLES COOPERATIVE BANK LIMITED,	MR DIPEN K DAVE,MR LAXMANSINH M ZALA	JAGDISHCHANDRA HIMATLAL DANI,HIMATLAL AMICHAND DANI	RULE SERVED BY DS,RULE UNSERVED,MR DJ CHAUHAN,(MR DEEPAK M SHAH),MR RAJAN D SHAH
759	CRA/382/2001	03/09/2010	LALITKUMAR MOHATA,	MR HL LANGHNOJIA	STERLITE INDUSTRIES LIMITED,INSPECTING OFFICER (COURT FEES)(DELETED)	DELETED,RULE SERVED
760	CRA/383/2001	13/05/2010	SHASHIKUMAR MOHATA,	MR HL LANGHNOJIA	MARDIA SECURITIES LTD.,CHAIRMAN - MARDIA SECURITIES LTD.,MANAGING DIRECTOR - MARDIA SECURITIES LTD.	RULE SERVED,MR VIMAL M PATEL,(MR PRABHAV A MEHTA)
761	CRA/393/2001	14/06/2011	MOHEMMED HANIF HUSENBHAI,	MR PRASHANT MANKAD, (MR JAGDISH H MEHTA)	ABDULKADAR ALLAHRAKHA BLOACH DECD. THRO' HEIRS KHERANAMA,KHERANAMA JAM MOHEMMED,MANUMA HUSAIN	,RULE NOT RECD BACK,MR TH SOMPURA
762	CRA/401/2001	16/03/2011	NATIONAL DAIRY DEVELOPMENT BOARD,	MR DC DAVE	BOSE ENGINEERING AND MARKETINGCOMPANY,	MR PRADEEP PATEL
763	CRA/408/2001	13/05/2010	KHIMABHAI BHURABHAI DER THRO' P.O.A. BHAGABHAI BARAIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHER UKABHAI JIVABHAI CHANDRAVADIYA,AHER DEVRAKHIBHAI JIVABHAI CHANDRAVADIYA,AHER RANABHAI JIVABHAI CHANDRAVADIYA	RULE NOT RECD BACK,MR YOGESH S LAKHANI
764	CRA/409/2001	12/05/2011	AMRUTLAL DAHYABHAI DARJI,	HL PATEL ADVOCATES	MANEKLAL AMBARAM MISTRI,	(MR VINAYAK D PANDYA)
765	CRA/411/2001	05/05/2011	RASHIDMIYA AHMEDMIYA SHAIKH,	SHAUKAT A SHAIKH	MEHRUNNISA JAHIRUDDIN SHEIKH,	MR KV SHELAT
766	CRA/419/2001	05/05/2011	DINESHKUMAR CHHANALAL SHAH,VARSHABEN CHHANALAL SHAH,KIRTIKUMAR CHHANALAL SHAH,KIRANKUMAR CHHANALAL SHAH,PANNABEN CHHANALAL SHAH	MR MI HAVA	BIPINCHANDRA CHIMANLAL SHAH (DECEASED THRO' HEIRS),RASHESH V.SHAH,JIGISHA BHAVIK SHAH,VAISHALI B.SHAH,URVASHI ANISH SHAH,HASUMATIBEN BIPINCHANDRA SHAH	(MR MB GANDHI),MRS TRUSHA M GANDHI
767	CRA/420/2001	21/06/2011	MAHMEDBHAI IBRAHIMBHAI DECD. THRO'HEIRS OF,HABIBHAI MAHMADBHAI,ZABEDA MAHMADBHAI,RAHIMBHAI WD/O MAHMAD IBRAHIM,RAZAK MAHMADBHAI DIED,SULEMAN MAHMADBHAI,MUNNO MAHMADBHAI	MR KV SHELAT	ABDULKUDDUS HAJI ISMAILBHAI MEMON,NOORBANU W/O ADAMBHAI HAJI ISMAILBHAI	(MR PV HATHI)
768	CRA/424/2001	17/09/2010	MADHUBEN THAKORLAL MISTRY,BIPINBHAI THAKORLAL MISTRY,ARVINDBHAI THAKORLAL MISTRY,KISHOR THAKORLAL MISTRY,JITENDRA THAKORLAL MISTRY	(MR RM CHHAYA)	SHANKERLAL MOTILAL MISTRY,	RULE NOT RECD BACK,MR YN RAVANI
769	CRA/444/2001	31/07/2012	HUSENIBHAI LUKMANJI TINWALA,	(MR MB GANDHI)	ABBASBHAI SADEKALI LIGHTWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
770	CRA/468/2001	07/05/2010	KIRIT KUNDANLAL ANTANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARCHANA KIRIT ANTANI C/O. ARVIND AMRUTLAL VAIDYA,	MR VIMAL M PATEL
771	CRA/477/2001	28/03/2011	SHAMALSHA GIRDHARI & CO.,	MR BJ TRIVEDI,(MR JT TRIVEDI)	MAHUVA KAPOL MAHAJAN TRUST,SHETH VASANTRAI HARILAL (SINCE DECD.),SHETH ISHWARDAS PARSHOTTAMDAS,GORDIA TRIBHOVANDAS BALUBHAI,MEHTA PRANJIVANDAS NATHALAL,GANDHI MANSUKHLAL CHHAGANLAL,DOSHI KISHANBHAI PREMJI,VISHVAKARMA SAW MILL,MAGANLAL ODHAVJI	,NOTICE SERVED,UNSERVED EXPIRED (N),(MR PV HATHI),MR RR TRIVEDI,MR BHAVESH P TRIVEDI
772	CRA/480/2001	13/09/2010	VIDYABEN SAVAICHAND KOTHARI,VIJAY SAVAICHAND KOTHARI,BHARAT SAVAICHAND KOTHARI,DEVENDRA SAVAICHAND KOTHARI,PANKAJ SAVAICHAND KOTHARI	MR NILESH M SHAH,MR MAYANK DESAI	DAKSHABEN PRAVINBHAI HINGU,	MR PS CHAMPANERI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
773	CRA/486/2001	07/10/2010	DEPUTY ENGINEER,EXECUTIVE ENGINEER JUNAGADH DISTRICT PANCHAYAT	MR ANSHIN H DESAI	YUNUS MIYAJAN SHEIKH,	MR HS MUNSHAW,(MR MD RANA)
774	CRA/505/2001	31/01/2011	PREMCHANDBHAI J PANCHAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHAHJAHANBANU LIYATATKHAN PATHAN,AAYNABANU RIYAZKHAN PATHAN,OWNER OF J K MARBLES,ARIHANT PUMP PVT. LTD.,VINAYKUMAR KIRTILAL SHAH,PROPRIETOR OF AROMA INDUSTRIES	MR PARESH A. PATEL
775	CRA/508/2001	11/04/2011	BHAGWANBHAI ODHAVJI VAGHANI,CHHAGANBHAI ODHAVJI VAGHANI	MR BM MANGUKIYA	SHIVPRASAD UMIYASHANKAR DAVE,KISHOREBHAI DAYALJI PATEL,NANDLAL BABULAL PATEL,BHUPATRAY BHOGILAL SOMANI	RULE SERVED,RULE UNSERVED,M/S.VYAS ASSOCIATES
776	CRA/515/2001	01/10/2010	NATHABHAI LALLUBHAI THAKORE,	(MR AG VYAS)	CHANCHALBEN WD/O BHATHIBHAI GAGABHAI,MANUBHAI BHATHIBHAI THAKORE,RAMESHBHAI BHATHIBHAI THAKORE,SAKALBEN D/O BHATHIBHAI GAGABHAI THAKOR,KAMALABEN W/O BHATHIBHAI GAGABHAI THAKOR,KOKILABEN D/O BHATHIBHAI GAGABHAI THAKOR,RAMILABEN D/O BHATHIBHAI GAGABHAI THAKOR	MR HM PARIKH
777	CRA/529/2001	03/09/2010	RAJESH VRAJLAL,NAYANBHAI VRAJLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	JASWANTIBEN CHAMPAKLAL,VRAJLAL RATILAL	MR RS SANJANWALA
778	CRA/533/2001	30/04/2010	KALABHAI ABHARAMBHAI SIPAI,AHMEDBHAI KALABHAI SIPAI,YUNUSBHAI RAJEBHAI SIPAI	MR LR PATHAN	SHAMBHUBHAI MALABHAI KATARIYA,	MR KETAN A DAVE
779	CRA/541/2001	13/05/2010	DR.NARESH R GODARA,	MR PJ KANABAR	VICE CHANCELLOR SHRI,M.S.UNIVERSITY THRO' REGISTRAR,CHIEF WARDEN SHRI OFFICE OF THE CHIEF WARDEN	RULE NOT RECD BACK,MR MITUL K SHELAT
780	CRA/542/2001	19/06/2012	TRUSTEES OF JETALPUR MASJID TRUST,	MR MTM HAKIM	HEIRS OF BAI KHAIRAN AHMED MIYA SHEIKH,AMIR MIYA AHMED MIYA SHEIKH,HAJI MIYA AHMED MIYA SHEIKH,RAHIM MIYA AHMED MIYA SHEIKH,MEHBOOB MIYA AHMED MIYA SHEIKH,HABEEBMIYA AHMED MIYA SHIEKH SINCED DECD THROUGH HIS HEIRS,AIYESHA HABIBMIYA SHAIKH,TAUFIK HABIBMIYA SHAIKH,YASMIN HABIBMIYA SHAIKH,KUMBRA HABIBMIYA SHAIKH,SAINA HABIBMIYA SHAIKH	,MR BS NILAK,MS BHAMINI K BHATT,MR HARSHAL M SHAH,HCLS COMMITTEE
781	CRA/555/2001	30/04/2010	BHAVNAGAR UNIVERSITY,	(MR JR NANAVATI)	VIJAYRAJSINHJI VIRBHADRASINHJIGOHIL,BRIJRAJ NANDINI DEVI WD/O VIRBHADRASINHJI K GOHIL,CHIEF SECRETARY - STATE OF GUJARAT, SACHIVALAYA, G'NAGAR,COLLECTOR	RULE SERVED
782	CRA/556/2001	13/05/2011	H P BUILDERS,	MR BS PATEL,MRS RANJAN B PATEL	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
783	CRA/563/2001	20/09/2010	NIRMALABEN B DHRUNA,URVI B DHRUNA,KALPA B DHRUNA,SUCHITRA B DHRUNA,DHAVAL B DHRUNA	MR NILESH M SHAH	VADODARA MUNICIPAL CORPORATION,STATE OF GUJARAT,UNION OF INDIA	
784	CRA/566/2001	08/12/2014	HEIR OF DECD. MAHMADALI ABDUL HUSEN & P.O.A. OF L.R.,	MS ARCHANA C RAVAL	AISHA IBRAHIM,ABDUL ISMAIL	
785	CRA/567/2001	18/08/2010	ALPA MARKETING ENTERPRISES THRO' TRUSTEES,KANJIBHAI VANDAS PATEL,PURSOTTAMBHAI BACHUBHAI PITRODA,SHANTIBHAI P PANDYA,KHODIDAS KALIDAS PATEL	(MR MB GANDHI)	JAIHIND AGENCIES,DUSHYANTSA S/O LAXMANSA KABADI,GANAPATASA S/O SURENDRASA KABADI,NARASINGASA S/O LAXMANSA KABADI,VIMALABAI W/O ARJUNASA KABADI	MR BJ TRIVEDI,(MR JT TRIVEDI)

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786	CRA/569/2001	19/07/2011	SOMABHAI TRIKAMBHAI PATEL,KANTABEN W/O SOMABHAI TRIKAMBHAI,KAMLESHBHAI SOMABHAI PATEL,VIJAY SOMABHAI PATEL	MR PR THAKKAR	RAMU TULSHIRAM DECD.THROUGH HEIRS(CA 4934/06),LAXMIBEN RAMU TULSIRAM WD/O. OF DECD.,RAJESH RAMU TULSIRAM,MANISH RAMU TULSIRAM,KAMINIBEN RAMU TULSIRAM,MANISHA RAMU TULSIRAM,SUKHLAL TULSHIRAM,NATVARLAL KESHAVLAL BHATT	RULE SERVED,UNSERVED EXPIRED (R),MR BS PATEL,MRS RANJAN B PATEL
787	CRA/582/2001	29/04/2010	BHIKHABHAI HARDASBHAI DUDHATRA,JAYANTILAL BHIKHABHAI DUDHATRA,DHIRUBHAI BHIKHABHAI DUDHATRA,RAMESHBHAI BHIKHABHAI DUDHATRA	MR DJ BHATT	GHUSABHAI TAPUBHAI VEKARIA,DIWALIBEN CHANABHAI PATOLIYA,JESHABHAI GOKALBHAI PATOLIA,MOHANBHAI GOKALBHAI PATOLIA	MR YOGESH S LAKHANI
788	CRA/583/2001	30/06/2010	RAJKOT MAHAJANSHRI PANJRAPOLE,JAYANTILAL LAXMICHAND SHAH,RAJENDRA RATILAL SHAH	NOTICE SERVED,(MR BJ JADEJA)	GHOGHABHAI SIDDIBHAI,	(MR RM PARMAR)
789	CRA/592/2001	17/02/2011	KESHABHAI VADHABHAI PARDIA,GOKAL KESHABHAI PARDIA,TAGA KESHABHAI PARDIA,LEMHA KESHABHAI PARDIA	MR VIPUL S MODI	STATE OF GUJARAT,BANSILAL HANUMAN AGRAWAL,BABULAL KARSHANDAS LIMBACHIYA,K L SHAH	GOVERNMENT PLEADER,NOTICE SERVED BY DS
790	CRA/616/2001	30/04/2010	BHUPATSINH GIRDHARBHAI VANJHARA,	MR MAHESH BHAVSAR	RAVA MAKHA HARIJAN,AKHAMBHAI NANABHAI PARGI	(MR A J DESAI)
791	CRA/619/2001	29/06/2010	MOUNTANA VALVES & COMPRESSOR LTD.,	NANAVATI & NANAVATI	SHARDA STEEL CORPORATION,	MR SP MAJMUDAR,MR P P MAJMUDAR
792	CRA/644/2001	17/09/2010	NEW INDIA ASSURANCE CO. LTD. DIV.OFF.9TH FLOOR CENTRAL BANK,	MS LILU K BHAYA	PRADIPKUMAR SHAMJIBHAI DHAMELIA,BACHUBHAI PURSOTTAMDAS,GUJARAT SMALL INDUSTRIES CORPORATON	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR PV HATHI),MS SD RAMI
793	CRA/647/2001	18/06/2010	KAMLABEN HEMAJI MARVADI,	MS MEGHA JANI	JAYANTILAL BHOGILAL DESAI,	MR BHARAT JANI
794	CRA/649/2001	28/03/2012	LEGAL HEIRS & REP. OF DECD. SADABEN B PATEL,SHANTILAL BHAGWANDAS PATEL,RAMANLAL BHAGWANDAS PATEL,BACHUBHAI ALIAS KANTILAL BHAGWANDAS PATEL,SHANTABEN AMBALAL PATEL,RAVJIBHAI AMATHABHAI PATEL,LAXMIBEN WD/O RAVJIBHAI PATEL,LALITBHAI RAVJIBHAI PATEL,BHUPENDRABHAI RAVJIBHAI PATEL	MR AR MAJMUDAR,	NATHIBEN WD/O PUNJABHAI AMATHABHAI PATEL,JAGJIVANDAS VITHHALDAS PATEL,CHIMANBHAI HARIBHAI PATEL DELETED AS PER COURT ORDER.,BHAILALBHAI HARIBHAI PATEL,KASHIBEN HARIBHAI PATEL DELETED AS PER COURT ORDER.,KUSUMBEN HARIBHAI PATEL	NOTICE SERVED BY DS,DELETED,RULE SERVED,MR GOVIND V PATEL
795	CRA/666/2001	27/01/2011	ENRICH FINANCE LIMITED,ENRICH IND. LTD. (FORMERLY KNOWN ENRICH FINANCE LTD.)	MR NAVIN K PAHWA	VIRAJ KRISHNA TECHTONICS PVT. LTD.,	RULE SERVED
796	CRA/677/2001	11/11/2011	LAVJIBHAI KALYANBHAI MISTRI,	MR PJ KANABAR	VANMALIDAS KALYANJI MISTRI,	MR DIVYESH SEJPAL
797	CRA/683/2001	27/09/2010	RASULKHAN KASAMKHAN PATHAN,	MR SUNIT S SHAH	SURAT DISTRICT CO.OP.BANK LTD.,VYARA TALUKA MAJUR SAHAKARI MANDLI LTD.	NOTICE SERVED BY DS,RULE SERVED BY DS,(MRS VD NANAVATI),MR. HARMISH K SHAH
798	CRA/691/2001	26/06/2012	BIPINCHANDRA BHANABHAI SHAH,	NOTICE SERVED	MEWALAL PRAYAG MOURYA,SUNURADEVI W/O PRAYAG MATA BHIKH MOURYA,MITHAILAL PRAYAG MOURYA,RAJENDRA PRAYAG MOURYA,AMBALAL PRAYAG MOURYA,SITABEN W/O RAMSIROMAN MOURYA	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)

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799	CRA/699/2001	03/07/2012	SANTOKBAI SARVAJANIK PUSTAKALAY,CHUNILAL MANILAL BAROT PRESIDENT,PATEL TALSHIBHAI NARSANGBHAI COMMITTEE MEMBER,OZA KHEMCHANDBHAI GODADBHAI COMMITTEE MEMBER	MS MEGHA JANI	SINDHI MAHADEVMAL TINUMAL [DECD.THRO. HEIRS AND L.R.],RAMDEVIBEN MAHADEVMAL SINDHI ALIAS THAKKAR,HIRALAL MAHADEVMAL THAKKAR,NANDLAL MAHADEVMAL THAKKAR,ASUDARAM MAHADEVMAL THAKKAR,JAYESHKUMAR MAHADEVMAL THAKKAR,KAMLABEN MAHADEVMAL,LEELABEN MAHADEVMAL,URMMILABEN MAHADEVMAL	,MR MAHESH BHAVSAR
800	CRA/711/2001	29/04/2010	NAGESHWAR VIDYA TRUST THRO THEIR TRUSTEE,CHANDRABEN DHRUKESH UPADHYAY,RAJANIKANT SHANTILAL JOSHI	MR NV GANDHI	AVANTIKABEN ASHWINLAL PACHHIGAR,SUBHASH MANSUKHLAL PACHHIGAR,ASHOK MANSUKHLAL PACHHIGAR,HASUMATI MANSUKHLAL PACHHIGAR	NOTICE SERVED BY DS,(MR AJ SHASTRI)
801	CRA/717/2001	05/05/2011	BATULBHAI MULLA SAIFUDDINBHAISINGAPORWALA,BHIKABHAI ALIAS SAIFUDDIN ABDUL HUSSAIN KADAK	(MR RN SHAH)	HEIRS OF DECD. KUTUBBHAI HAJI YUSUFALI,MARIYAMBEN KUTUBBHAI BHABARAWALA,ZOHARBHAI KUTUBBHAI BHABHARWALA,JUJARBHAI KUTUBBHAI BHABHARWALA,NURUBHAI KUTUBBHAI BHABHARWALA,SAKINABEN YUSUFALI BHABARWALA	,MR CJ VIN
802	CRA/722/2001	30/04/2010	VALJIBHAI NANJIBHAI UNCHANA,	(MR BD KARIA)	AVACHANL MOTIBHAI KUMBHAR,MAGANBHAI MOTIBHAI KUMBHAR,GANESHBHAI MOTIBHAI KUMBHAR	RULE SERVED
803	CRA/724/2001	30/04/2010	MAHAVIRSINH TAKHATSINH CHUDASAMA,	MR YV BRAHMBHATT	RAJNIBA MAHAVIRSINH CHUDASMA,HARSHVADHAN MAHAVIRSINH CHUDASMA	MR CHINTAN S POPAT
804	CRA/726/2001	13/05/2010	DARSHAN ASSOCIATES THRO' PARTNERS,PRITI BABUBHAI CHUDASMA,JAGDISHKUMAR RAMANLAL MEHTA,MANHARBHAI DAHYABHAI PATEL,NARESHKUMAR DINESHKUMAR PATEL	MR SHITAL R PATEL	PRAVINBHAI RAOJIBHAI DESAI,BHUPENDRABHAI RAOJIBHAI DESAI,SHAILESHBHAI RAOJIBHAI DESAI,INDUMATIBEN D/O PRANLAL SHIVLAL SHUKLA,PRAVINBHAI ODHAVJIBHAI MISTRI,GIRISHBHAI GORDHANBHAI PATEL,PANKAJBHAI GORDHANBHAI PATEL,RAJNIKANT GORDHANBHAI PATEL,SHASHIKANT NAGJIBHAI PATEL,CHANDRAKANT NAGJIBHAI PATEL,ASHOKBHAI MANIBHAI PATEL,RAMESHBHAI DHARAMSINGH VARIA,BALWANTBHAI DHARAMSINGH VARIA	NOTICE SERVED BY DS,RULE SERVED,RULE UNSERVED,MR NIRAV C THAKKAR
805	CRA/740/2001	20/04/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S G L CHOVATIA,	MR KG SUKHWANI
806	CRA/743/2001	29/04/2010	KUTCH LAKADIYA PANJARAPOLE TRUST,GABHUBHAI GOHIL	MR CH VORA	VASRAM KHETA VANIYA,JOINT CHARITY COMMISSIONER,STATE OF GUJARAT	GOVERNMENT PLEADER,(MR J V BHAIRAVIA)
807	CRA/744/2001	05/07/2011	KALOL SARVAJANIK MAHAJAN KASBALIBRARY,	(MR CL SONI)	MEMAN AUTOMOBILES THRO'ITS PARTNERS,MEMAN SALIMBHAI HASANBHAI,MEMAN SIRAJBHAI HASNABHAI	,(MR VC DESAI)
808	CRA/746/2001	15/03/2011	ORIENTAL INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	RANA DEVABHAI KOLI,BABA NAGSHI VAGHER,POPATBHAI RAJABHAI MER	RULE SERVED,(MR BP MUNSHI),(MS NIRALI B MUNSHI)
809	CRA/755/2001	18/06/2010	PARIXITBHAI ARVINDLAL BRAHMBHATT,	MR NV SOLANKI	JAYANTIBHAI M PATEL,RAMESHCHANDRA PRABHULAL MODI,VIVEKBHAI PRAHLADBHAI PATEL,NAVINBHAI BHOGILAL PATEL,UPENDRA ARVINDBHAI BRAHMBHATT	RULE SERVED,SERVED BY AFFIX. (R),MR HARIN P RAVAL,M/S.VYAS ASSOCIATES
810	CRA/764/2001	25/01/2011	DHANLAXMI RAMESHCHANDRA SHAH THR'POA BHADRESHBHAI R SHAH,	MR RA SEJPAL	HASMUKHLAL VAJERAM THAKKAR,HARESHKUMAR VAJERAM THAKKAR VADTHALWALA,PADMAVATI RICE MILL THRO' PANKAJ K SETH	RULE SERVED

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811	CRA/775/2001	11/03/2011	VANRAJ BHUPATSINH ZALA,	MR PS PATEL	BARODA PRODUCTIVITY COUNCIL SOCIETY,	MR PR THAKKAR
812	CRA/783/2001	07/05/2012	SURYAKANT VRAJLAL KORDIA,	NOTICE NOT RECD BACK	MANHARLAL JETHALAL SHAH,	RULE SERVED
813	CRA/815/2001	29/04/2010	VRUJKUNVAR PARSOTTAM RATHOD,	(MR FB BRAHMBHATT)	GOPAL YADUNANDAN SHARMA,GOVIND YADUNANDAN SHARMA,AMRUTLAL SUNDERJIBHAI KARIA,DEPUTY TOWN PLANNING OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR RC KAKKAD
814	CRA/829/2001	29/06/2011	AHMEDBHAI JUMABHAI SANDHI,	(MR DEEPAK M SHAH)	HEIRS OF DECD. THACKER RATILAL RANCHHODDAS,JABUBEN RATILAL THACKER,SHARDABEN RATILAL THACKER,NIRMALABEN RATILAL THACKER,RAMESHCHANDRA RATILAL THACKER,SAROJBEN RATILAL THACKER	,(MR BD KARIA)
815	CRA/841/2001	22/11/2010	SUBHADRASINHJI DILIPSINHJI JADEJA,	MR ANSHIN H DESAI	JAYANTILAL RAVJIBHAI AMIN (THROUGH LEGAL HEIRS),PARUL SUDHIRBHAI PATEL,URVASHI J.AMIN,CHANDRESH JAYANTIBHAI AMIN (THROUGH URVASHI J.AMIN),GIRA HITENBHAI PATEL	,RULE SERVED
816	CRA/847/2001	27/04/2010	PAVITRABEN ASHISHBHAI DAVE,MINOR DEVARSHI ASHISHBHAI DAVE	MR MTM HAKIM	KISHANCHAND TEDMAL SINDHI,HARJIBHAI N PATEL,NATIONAL INSURANCE COMPANY,MANUBHAI GANPATRAI DAVE,PREMILABEN MANUBHAI DAVE	RULE SERVED,RULE UNSERVED,MR PM BHATT,MR UDAY R BHATT
817	CRA/852/2001	05/07/2012	MANMOHANDAS RAMANBHAI SENGAL,BHANUMATI MANMOHANDAS	MR HRIDAY BUCH	VASANTBHAI JOGIBHAI PATEL,JYOTIBEN J VASANI,PUSPABEN GURUNATH (DELETED AS PER COURT'S ORDER.28/6/2002)	DELETED,RULE SERVED,MR DC DAVE
818	CRA/867/2001	13/10/2010	A N GULIWALA,		MUZAMMIL HUSSAIN NIZAMMUDDIN SHAIKH,VIJAYSINH CHHAGANSINH RAJPUT,AHMEDABAD MUNICIPAL CORPORATION	NOTICE SERVED
819	CRA/877/2001	04/03/2011	HIRALAL VRAJLAL MEHTA,PUSHPABEN H MEHTA,CHANDRESH H MEHTA,DIVYESH H MEHTA,ARVINDKUMAR VRAJLAL MEHTA,BHARATKUMAR VRAJLAL MEHTA	(MR PV HATHI)	JAMNABEN NARSHI UKANI,DHIRUBHAI NARSHI UKANI,CHHAGANBHAI NARSHI UKANI,MANUBHAI NARSHI UKANI,RAVJIBHAI NARSHI UKANI,MOGHIBEN NARSHI UKANI	RULE SERVED,MS SEJAL K MANDAVIA
820	CRA/878/2001	19/07/2011	AHMEDABAD SHETH ANANDJI KALYANJI PEDHI,SHRENIKBHAI KASTURBHAI,ASHOKBHAI CHANDRAKANT GANDHI,SANATKUMAR BAKUBHAI,SUDHIRBHAI UTTAMBHAI MEHTA,JAYENDRABHAI SHANTILAL,HEMANTKUMAR CHIMANLAL BROKER,GAURAVBHAI ANUBHAI,SAMVEGBHAI ARVINDBHAI,CHARUCHANDRA BHOGILAL	(MR VC DESAI),MR TEJAS P SATTA	FULCHAND DAHYABHAI,SHAH VINIT FULCHANDBHAI,SHAH CHANDRAKANT FULCHAND,HIRABEN WD/O FULCHAND DAHYABHAI,HEIRS OF MADHAVLAL BHAICHAD,KIRAN MADHAVLAL,TARABEN WD/O MADHAVLAL BHAICHAND	,RULE SERVED
821	CRA/881/2001	17/01/2011	KAMLESH TOBACCO TRADERS,KANTILAL AMBALAL PATEL,SHANTILAL AMBALAL PATEL,RAMANBHAI AMBALAL PATEL	MR BJ PATEL,	PRAVINBHAI ZAVERBHAI PATEL & BROS.,ZAVERBHAI RAIJIBHAI PATEL,MANUBHAI ZAVERBHAI PATEL,PRAVINBHAI ZAVERBHAI PATEL,JAGDISHBHAI ZAVERBHAI PATEL,BHANUBHAI ZAVERBHAI PATEL	RULE NOT RECD BACK
822	CRA/884/2001	05/07/2011	SHANTABEN WD/O RAMANBHAI RANCHHODLAL SHAH,	MS SNEHA P VAIDYA	SAVITABEN WD/O KANTILAL BOTHALAL ACHARYA,MAHESHKUMAR KANTILAL ACHARYA	RULE NOT RECD BACK,MR AMIT C NANAVATI
823	CRA/898/2001	30/04/2010	JAYANTIBHAI VALLABHBHAI PATEL,	MR MAHESH BHAVSAR	RAVJIBHAI SHAMJIBHAI PATEL,	MR MK VAKHARIA
824	CRA/903/2001	06/09/2011	BABUBHAI IBRAHIMBHAI MEMON,	MR KV SHELAT	HUSAINBHAI RASULBHAI MANSURI,	MR DC DAVE
825	CRA/917/2001	18/06/2010	MANGUBEN WD/O RAVJIBHAI CHANDABHAI,RAMILABEN D/O RAVJIBHAI CHANDABHAI,MADHUBEN D/O RAVJIBHAI CHANDABHAI,LALJIBHAI S/O RAVJIBHAI CHANDABHAI	MR YV BRAHMBHATT	MALEK ILMUDDIN BANUMIYA,	MR HM PARIKH

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
826	CRA/925/2001	30/04/2010	PRAVINKUMAR JETHALAL DAVE,	MR AJAY R MEHTA	DECD.CHHAGAN KALU HIERS OF DECD,,PRMSING CHHAGANBHAI BHIL,MOHANBHAI KALUBHAI BHIL	,MR YM THAKKAR
827	CRA/928/2001	14/05/2010	DALSUKHBHAI PARSOTTAMBHAI PATEL,MAGANBHAI PARSOTTAMBHAI PATEL,RAMESHBHAI PARSOTTAMBHAI PATEL	(MR HJ NANAVATI)	LUHAR THAKOREBHAI ALIAS BHIMBHAI PIRABHAI,NARSINHBHAI PIRABHAI LUHAR	RULE SERVED
828	CRA/941/2001	25/01/2011	GUJARAT ELECTRICITY BOARD,DEPUTY ENGINEER GUJARAT ELECTRICITY BOARD	MR NK MAJMUDAR	LAXMIBEN JAGUBHAI PARMAR,	(MR TS NANAVATI)
829	CRA/951/2001	08/05/2012	RAMBHAI DAHYABHAI PATEL DECD. THRO' HEIR AND L.R.,KHEVINABEN RAMBHAI PATEL	MR NILESH A PANDYA,	ISHWARBHAI NARSIBHAI PATEL,RASHMIKANT ISHWARBHAI PATEL,PRADIP ISHWARBHAI PATEL	RULE SERVED BY DS,MR NEERAJ SONI
830	CRA/953/2001	13/05/2010	VISNAGAR TALUKA INDUSTRIAL CO-OPERATIVE SOCIETY LIMITED,	MR PRAKASH K JANI	CHEHORBHAI JESANGBHAI RABARI,ISABEN CHEHORBHAI RABARI,MINOR KANJI CHEHORBHAI RABARI,MINOR RAMJI CHEHORBHAI RABARI,MINOR KANTABEN CHEHORBHAI RABARI	,RULE SERVED,MR MEHUL SHARAD SHAH,MRS NILIMA M SHAH
831	CRA/955/2001	13/09/2010	MIHIR BUILDERS PVT. LTD.,	MR SUNIT S SHAH	BOARD OF TRUSTEES,	MR DHAVAL D VYAS
832	CRA/973/2001	05/07/2012	HEIRS OF DECD. ABDULREHMAN KASAMJI SURTI,YAKUBABDUL REHMAN SURTI,ISMAIL ABDULREHMAN SURTI,IQABAL ABDUL REHMAN SURTI,SAMSUDDIN KASAMJI SURTI	MR AI SURTI	HEIRS OF DECD. GANIBHAI KASAMJI TEKRAWALA,YUSUFBHAI GANIBHAI,FARID MOHMED GANIBHAI,HARUN GANIBHAI,SABIR GANIBHAI,SARIFABAI D/O GANIBHAI KASAMJI,HANIFABIBI D/O GANIBHAI KASAMJI	,MS ROOPAL R PATEL
833	CRA/977/2001	23/03/2011	HEIRS & L.R. OF DECD. RAMSWAROOP SHRINARAYAN VARMA,	MR AMAR D MITHANI	HEIRS & L.R. OF DECD. JAGDISHBHAI KISANSINH,HEIRS & L.R. OF RAMSWAROOP SHRINARAYAN VARMA,SIDDHARTH RAMSWAROOP VARMA,RAJESH RAMSWAROOP VARMA,LATABEN RAMSWAROOP VARMA,INDIRABEN W/O JAGDISHBHAI PATEL,USHABEN W/O GAUTAMBHAI PATEL	,UNSERVED EXPIRED (N),RULE SERVED,MR MI MERCHANT
834	CRA/979/2001	30/04/2010	GIRISH SHANKARRAO BAPAT,SANGEETA GIRISH BAPAT	MR NILESH M SHAH,MR MAYANK DESAI	RAJNIKANT SHANKARRAO BAPAT,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,MR PF ADHVARYU
835	CRA/990/2001	13/05/2010	PARSOTTAMDAS CHHAGANLAL PADARIA,	MR JIGAR P RAVAL	THAKORLAL RAMNIKLAL PARIKH,CHHAMPAKLAL RAMNIKLAL AGRAWAL,PARESHKUMAR CHHAMPAKLAL AGRAWAL,PREMLATTABEN CHHAMPAKLAL AGRAWAL	RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED
836	CRA/992/2001	30/04/2010	SHANTILAL CHOTALAL PARMAR,	MR HASIT H JOSHI	BABULAL SHAMJIBHAI SODHA,	MR RC KAKKAD
837	CRA/994/2001	18/06/2010	AAKRUTI CERAMICS PVT. LTD.,GOVIND NARAYAN MANTRI,RADHESHYAM MANTRI,BHAGWATIPRASAD CHHITRAMAL MANTRI	MR AI SURTI	DENA BANK,DENA BANK	RULE SERVED,MR CC KAMDAR,(MR KETAN C KAMDAR)
838	CRA/996/2001	29/04/2010	DILAVARKHAN MAHMADKHAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT,SHIHOR NAGAR PANCHAYAT	GOVERNMENT PLEADER,NANAVATY ADVOCATES
839	CRA/998/2001	20/06/2011	AHMEDABAD SAMASTA BHANGI GNATIPANCH,ISHWARBHAI SHANTILAL CHAUHAN PRESIDENT,JAYANTILAL NATHABHAI CHAUHAN VICE PRESIDENT,ISHWARBHAI JHAVERBHAI VAGHELA VICE PRESIDENT,DILIPBHAI RAMJIBHAI VAGHELA VICE PRESIDENT,NARSINHBHAI BALUBHAI PARMAR GENERAL SECRETARY,RAMESHBHAI NATHABHAI SOLANKI JT. SECRETARY,KANTILAL MAFATLAL CHAUHAN JT.SECRETARY,RAMESHBHAI GOVINDBHAI VAGHELA JT.SECRETARY,AMRUTBHAI LAXMANBHAI SOLANKI TRESURER	MR SUBRAMANIAM IYER	HEIRS OF DECD. BHANABHAI MANJIBHAI,BHANIBEN BHANABHAI,ASHOKBHAI BHANABHAI,VISHNUBHAI BHANABHAI,PUSHPABEN BHANABHAI,ANILBHAI BHANABHAI,DILIPBHAI BHANABHAI,HANSHABEN BHANABHAI	,RULE SERVED

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
840	CRA/999/2001	29/04/2010	KALUSINJ VECHATSINH MAKWANA,JAGATSINJ VECHATSINH MAKWANA	MR AM PAREKH	CHHAGANJI MOTIJI MAKWANA,DECD.MAGANJI MOTIJI MAKWANA THRO'HIS LEGAL HEIRS,FULAJI MAGANJI MAKWANA,DECD.DHIRAJI MOTIJI MAKWANA THRO'HIS LEGAL HEIRS,PRAHLADJI DHIRAJI MAKWANA,BABUJI DHIRAJI MAKWANA,DECD.VIRAJI MOTIJI MAKWANA THOR'HIS LEGAL HEIRS,DOLATSANG VIRAJI MAKWANA,DECD.HIRAJI MOTIJI MAKWANA THRO'HIS LEGAL HEIRS,RAMESHJI HIRAJI MAKWANA	,RULE SERVED,MR DIVYESH SEJPAL
841	CRA/1004/2001	01/10/2010	BHAVNAGAR UNIVERSITY,VICE CHANCELLOR BHAVNAGAR UNIVERSITY,R.V.MEHTA,VINODBHAI JOSHI	(MR JR NANAVATI)	ABDULRASHID ABDULGAFUR SHAIKH,SHIRISHKUMAR JIVANLAL PARIKH	NOTICE SERVED,RULE SERVED,MR. SHAKTISINH GOHIL
842	CRA/1006/2001	30/04/2010	PRASHANTKUMAR NATHALAL VORA,	(MR RAMESH K SHAH)	VERAVAL MERCANTILE CO.OP.BANK LTD.,FIRM OF M/S.VORA JAMNADAS HIRACHAND,KANTILAL JAMNADAS (DECD. AND THRO HIS HEIRS),(DECEASED) TARABEN KANTILAL,SURESHKUMAR KANTILAL,PRAFULKUMAR KANTILAL,KAUSHIKKUMAR KANTILAL VORA,BHAGWATKUMAR KANTILAL,DEVYANIBEN KANTILAL,RAJIVBEN KANTILAL,HEIRS OF DECD.NATHALAL JAMNADAS,SHOBHNABEN NATHALAL VORA,NITINCHANDRA NATHALAL VORA,HARSHABEN NATHALAL VORA,JITESHKUMAR NATHALAL VORA	DELETED,RULE SERVED
843	CRA/1011/2001	29/04/2010	THERMAX LIMITED,	MS SM THAKORE,MS MINI M NAIR	GUJARAT AMBUJA COTSPIN LTD.,	THAKKAR AND PAHWA ADVOCATES
844	CRA/1019/2001	17/06/2010	SURAT PEOPLES CO-OPERATIVE BANK LIMITED,SURAT PEOPLES' CO-OPERATIVE BANK LIMITED	MR DEEPAK V PATEL	THAKORDAS SHIVADAS MASHRUWALA,	MR ASPI M KAPADIA
845	CRA/1020/2001	25/03/2011	JAYSUKHBHAI DHANJIBHAI RANA,CHANDRIKABEN JAYSUKHBHAI RANA,TEJAS JAYSUKHBHAI RANA	MR SS BELSARE	SURESHCHANDRA THAKORLAL DESAI,	M/S TRIVEDI & GUPTA
846	CRA/1024/2001	17/06/2010	MANGALDAS DAYALDAS BUDHWANI,	(MR DEEPAK M SHAH)	SAFUDDINMULLA FAZALEHUSEN MUSAJI,MULLA FAZALEHUSEN MULLA MUSAJI	(MS KN VALIKARIMWALA)
847	CRA/1025/2001	30/04/2010	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	JYOTSNABEN KHANTILAL VORA,PARSHIVINKUMAR NANDLAL SHAH,VASUMATIBEN MOHANLAL SHAH	RULE SERVED,MR RA SEJPAL
848	CRA/1027/2001	26/07/2013	JAGDISHBHAI HARIBHAI BIN,	MR KETAN D SHAH	VIJAYKUMAR GORDHANBHAI PATEL,DHARMENDRABHAI RANCHHODBHAI PATEL	NOTICE SERVED,MR CB DASTOOR,MR. D. P. KINARIWALA
849	CRA/1032/2001	23/12/2014	PARESHKUMAR THAKORLAL THAKKAR,	MR AMAR N BHATT	KAMALCHHAYA DHEERAJLAL THAKKAR,	
850	CRA/1033/2001	06/05/2008	MANILAL TRIBHOVANDAS & CO.,	MR PJ KANABAR	PARI RATILAL MANILAL SHROFF,SURESHKUMAR NAROTTAMDAS	RULE UNSERVED,MR VASANTS SHAH
851	CRA/1052/2001	30/07/2012	THAKORE DAHYABHAI MALI DECD. THRO' HEIRS & L.R.,MANGIBEN WD/O THAKORE DAHYABHAI MALI,CHANDANBEN D/O THAKORE DAHYABHAI MALI,DHANGAURI D/O THAKORE DAHYABHAI MALI,ISHWARBHAI S/O THAKORE DAHYABHAI MALI(SINCE DECD.),RAMESHBHAI S/O THAKORE DAHYABHAI MALI,SASHIKANT S/O THAKORE DAHYABHAI MALI,KIRAN S/O THAKORE DAHYABHAI MALI,USHAKANT,S/O.ISHWARBHAI TAHKORBHAI MALI,ASHUTOSH S/O.ISHWARBHAI THAKOREBHAI MALI.	MR AS VAKIL	MANIBEN WD/O PRANUBHAI NICHHABHAI DESAI,DOLATRAI S/O PRANUBHAI N DESAI,DINESHCHANDRA S/O PRANUBHAI N DESAI ABATED CT.ORD.DT3/4/12,ASHWINBHAI S/O PRANUBHAI N DESAI	DELETED,RULE SERVED,MR ADIL R MIRZA

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852	CRA/1056/2001	23/03/2010	ABHIMANU ARJUN JAGTAP,	MR HARIN P RAVAL,MR DAKSHESH MEHTA	PRADIPBHAI RASIKLAL RAVAL,	MR NK MAJMUDAR
853	CRA/1058/2001	17/06/2010	UPENDRABHAI MANISHANKAR BHATT,	(MR JR NANAVATI)	RAVINDRA HARSHADRAY BHATT,RASHMIKANT HARSHADRAY BHATT,TRILOK HARSHADRAY BHATT C/0 RAVINDRA. H. BHATT,TRIGUN HARSHADRAY BHATT C/O RAVINDRA H. BHATT,RAMUBEN HARSHADRAY BHATT,VIRBALA HARSHADRAY BHATT,HARSHVINA HARSHADRAY BHATT C/O RAVINDRA H. BHATT	MR SHAILESH V RAVAL
854	CRA/1080/2001	14/07/2010	YASHPAL S SAHET,	(MR RN SHAH)	MANILAL MAGANLAL DHABHADA,DY. COLLECTOR	RULE SERVED,MR BP DALAL
855	CRA/1088/2001	03/07/2012	ALL INDIA MANUFACTURERS ORGANISATION,M S TODI SECRETARY	(MR KS ACHARYA),(MR MB GANDHI)	JAWAHARLAL INDRAVADAN MEHTA,	RULE UNSERVED,MR KH BAXI
856	CRA/1089/2001	08/05/2012	STATE BANK OF SAURASHTRA,	MR RD DAVE	NATHUBHA MANUBHA,HARIBA MANUBHA SARVAIYA DEL. AS PER CT.ORD.DT.27/3/2012	DELETED,(MR PN BAVISHI)
857	CRA/1092/2001	17/06/2010	DILAVARKHAN BARKATKHAN PATHAN,YUSUFKHAN BARKATKHAN PATHAN,BABHAI ALIBHAI,AHMADBHAI MUSABHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW
858	CRA/1094/2001	03/02/2011	HEIRS OF DECD. SARFUNNISA HUSAINBHAI,MOHAMMEDBHAI REHMANBHAI,MOHAMMED HABIB RAHMANBHAI,ABDUL RAZAK REHMANBHAI,SAKELL AHMED REHMANBHAI,KAMRUNISSHA REHMANBHAI,ZAINABBIBI REHMANBHAI,HANIFABIBI REHMANBHAI,AMIRUNNISHA REHMANBHAI	MR LR PATHAN,MR MA SAPA	HEIRS & L.R. OF DECD. HUSAINBHAI HAJIBHAI VORA,MOHMMED YUSUF HUSSAINBHAI VORA,ABDULKADER HUSSAINBHAI VORA,HEIRS OF DECD. MOHAMMED HANIF HUSSAINBHAI VORA,HEIRS OF DECD. MOHAMMED USMAN HUSAINBHAI,MOHAMMED SIDDIK HUSSAINBHAI,KUSUMBEN HUSSAINBHAI,SAIRABANU HUSSAINBHAI,SIRINBEN HUSSAINBHAI,BILKISBEN HUSSAINBHAI,FATMABIBI HUSSAINBHAI,MEHRUNNISHA MOHAMMED HANIF,MOHAMMED AFZAL MOHAMMED USMAN,FAIZAL MOHAMMED HANIF,AIYASHABANU MOHAMMED USMAN,FARHAN MOHAMMED HANIF	,RULE SERVED,RULE UNSERVED,MR SIRAJ R GORI
859	CRA/1095/2001	03/12/2010	CARGOMAR,	SINGHI & CO	RAGHUVIR EXIM LIMITED,JEAN FANCOIS GAGNOT TEXTILES,LES 3 LORDS,SUDHIR JHUMANI,MATHURADAS NARAYANDAS & SONS FOUNDRIES PRIVATE LIMITED	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR AR GUPTA,MR HRIDAY BUCH
860	CRA/1099/2001	25/07/2012	PRAKASH COTTON TRADERS THRO' PROPRIETOR,	M/S.VYAS ASSOCIATES	TIRUMALA COTTON COMPANY PROP. A RAMAMURTI - DECD.,R JAYANTHEE WD/O A RAMAMURTI,A JAGANNATHAN,NAGAPATTINAM DIST CO.OP. SPINNING MILLS LTD.,,LAXMI VILAS BANK LTD.,,MADURAI DIST. CO.OP.SPINNING MILLS LTD.,,R.V.MILLS CO., EDDYARPALAYAM,MRS.LEELAVATHY, W/O.V.SUNDARMANI,SOUTH INDIA CO.OP SPINNING MILLS LTD.,KANYAKUMARI DIST.CO.OP. MILLSLTD.,,CENTRAL BANK OF INDIA,,PARIYAR DIST.CO OP.SPINNING MILLS LTD.,	,NOTICE SERVED,DELETED,RULE SERVED,SERVED BY RPAD (R),MR BS PATEL,MRS RANJAN B PATEL,MR MRUGESH JANI,MR SACHIN D VASAVADA
861	CRA/1112/2001	11/03/2011	NIRMALBHAI JAYANTILAL BHAV,	MR TRILOK J PATEL	AVANIBEN PARAS GOSALIA,	M/S TRIVEDI & GUPTA
862	CRA/1133/2001	24/12/2010	SAIYED MUSTUFAMIYA SAIYEDAHMED,	(MR PV HATHI)	MOHMMADSHARIF JAMALJI CHHIPA,	RULE SERVED,MR AM PAREKH

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863	CRA/1135/2001	29/04/2010	BADI ALIBHAI HASAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAMADBHAI GAJIBHAI,	THAKKAR AND PAHWA ADVOCATES
864	CRA/1150/2001	29/04/2010	UNION OF INDIA,DIST. MANAGER TELEPHONE,ACCOUNTS OFFICER (TR)	MR KETAN A DAVE	FATIMABIBI ABDUL RAZAK FURNITUREWALA,	MR JB DASTOOR,MR NAVIN N CHAUHAN
865	CRA/1161/2001	17/06/2011	INDRAKUMAR HARILAL PUROHIT,FAKIRBHAI VRAJLAL UPADHYAY,GIRISHBHAI C. BHAVSAR,VASANTIBEN PARMANADBHAI SHAH,PANKAJ RASHIKLAL JARMANWALA,ANIL L LAKHANI,SURESHBHAI P SONI,MUKESH ANANTLAL DESAI,BALMUKUND HARILAL BHATT,DAKSHBEN RAMESHBHAI PATEL THRO' RAMESHBHAI S. PATEL,BHANUPRASAD P GANDHI,NILESH K KAYASTHA,RAMESH M THAKKAR,RACHODDAS KALIDAS,SAVITABEN CHIMANLAL SOLANKI THRO' BHARATBHAI C SOLANKI,HIMATLAL V SHAH THRO' PARFULA SHAH,C R KHAMBHATWALA,RAMESHBHAI NARANBHAI PANDYA THRO' D R PANDYA,CHAMPABEN CHOTTALAL SASTRI,ASHWIN J DASAWALA,MANSUKHLAL V GANDHI,NANUBHAI BHAVSAR THRO' S N BHAVSAR,RAMBHABEN VAJESHBHAI JANI,SAILABEN R GOSWAMI,SUBHADRABEN RASHIKLAL BHAVSAR,BIPINCHANDRA K VORA,SUMITRABEN BHASKARBHAI DANI,PADMABEN K JARIWALA,MADHUKANTABEN CHANDULAL PUROHIT,VINODCHANDRA CHIMANLAL PATEL,RAMABEN S SHAH,DHIRAJLAL VITHALDAS,TARABEN CHIMANLAL PANCHAL,TRIKAMLAL FULCHAND THAKKAR,BHAGVATPRASAD G RAVAL,BIHARILAL BHOGILAL SHAH,MADHUBEN JAYANTIBHAI SHAH,VISHNUPARASAD K SHAH	MR KV SHELAT	CHANDRAKANTABEN BANSILAL TRIVEDI,KIRITKUMAR BANSILAL TRIWEDI,HEIRS OF MOHANLAL VALJIBHAI PATEL,ARVINDBHAI MOHANLAL PATEL,MAHENDRA MOHANLAL PATEL,KIRIT MOHANLAL PATEL,HARSHADKUMAR MOHANLAL PATEL	,MR CB DASTOOR,(MR VC DESAI)
866	CRA/1171/2001	13/05/2010	POLYLINK POLYMERS (I) LTD.,POLYLINK POLYMERS LTD.	(MR AY KOGJE)	LAXMI TIMBER MART,	REFUSED SERVED (R) (70)

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867	CRA/1172/2001	29/04/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR ASHISH M DAGLI	JANI JAYESH BIPINCHANDRA,RAFIKBHAI MUSABHAI,GOHEL MAKODBHAI GHELABHAI,GOHEL MAHENDRASINH CHHANUBHA,GOHIL RANJITSINH GHANSHYAMSINH,MARU ARVINDBHAI SHAMJIBHAI,JADEJA DILUBHAI RAGHUBHA,PANDYA KIRITKUMAR GOVINDDAS,KAVERIYA MUSTAKBHAI UMARBHAI,TRIVEDI VIJAYKUMAR ULJASHANKAR,UBHEDIYA PRAVINBHAI GOVINDBHAI,DODIYA KANAKSINH D.,KANCHANIYA AMBADAN D.,LAGVADRA SURENDRA H.,PRAKASHBHAI K GOSAI,PRADIPSINH GAMBHIRSINH GOHIL,CHUDASAMA HITENDRASINH H.,GOHIL BHARATSINHY ADUBHA,RAIJADA VIJAYSINH MAMUKBHA,PARMAR RAMESHCHANDRA KAMALBHAI,MAKVANA BHDHABHAI MOHANBHAI,MANDIR SURESHBHAI MOHANBHAI,CHUVATIYA SELARBHAI H.,ASHOKSINH J ZALA,GIRIRAJBHAI M. KHANCHAR,RATHOD ASHOKBHAI HAMIRBHAI,SOLANKI SURESHBHAI K,RATHOD MAYURBHAI JAYVELBHAI,PARMAR NAJABHAI RAMJIBHAI,SOLANKI HITEN HIMMATBHAI,GOHIL LAKHDHIRSINH ANOPSINH,TAKHRSINH B MOBH,CHAVDA BHARATKUMAR AMBALAL,PRAKSHKUMAR NAGJIBHAI,DHOLERA HARIBHAI JERAMBHAI,DUDHREJIYA NIRANJAN TULSIDAS,SETA HAFIZBHAI USMANBHAI,JADAV DINESHBHAI JAGJIVANDAS,JAYVANSINH G GOHIL,MANSUKHBHAI KESHUBHAI RATHOD,VIHABHAI BECHARBHAI ULVA,RAJENDRA HARIRAM DHUDHREJIA,JAYANTILAL HIBABHAI VISALI,MUNABHAI BALABHAI BARAIYA,SARVAIYA MAHAVIRSINH A,TASLAM YUNUSBHAI SAIYAD,KATAR MAHESHLBHAI B,PARMAR MAHENDRABHAI SONDABHAI,GOHIL GAMBHIRSINH J,TRIVEDI JANAKBHAI J,VALA AJAYSINH M,PURANIYA YOGESH RAVJIBHAI,JERAMBHAI M KATHIYA,SARVAIYA BHARATBHAI L,BARAIYA PREMJIBHAI P,VALA HARIBHAI D,MAHETA HETALKUMAR K,JOSHI BHARASTKUMAR N,PARMAR NAGJIBHAI VIRABHAI,KHODUBHA KESHARSINH JADEJA,GOHIL VANRAJSINH HATUBHA,DABHI DHANJIBHAI PANCHABHAI,JAGDISHBHAI CHANDRAKANT PANDYA,CHUDASAMA SAHDEVSINH NARUBHA,RAMESHBHAI MAYABHAI BARAIYA,RAV CHETAN ADESANG,CHANDUBHAI P BARAIYA,NATUBHAI SHIVBHAI SAU	MR LR PATHAN
868	CRA/1173/2001	09/11/2009	DEFENCE ESTATE OFFICER,CANTONMENT EXECUTIVE OFFICER	MR MRUGEN K PUROHIT	RAFANBEG AESHANBEG MIRZA,AFZALKHAN A PATHAN	RULE SERVED
869	CRA/1175/2001	29/02/2016	AKBAR AHMAD BADAT,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,RULE SERVED
870	CRA/1177/2001	29/02/2016	HIRABHAI GOPALBHAI DECD. THRO' LEGAL HEIRS,RATANJI HIRABHAI PATEL,PUNJIBEN HIRABHAI PATEL	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,RULE SERVED
871	CRA/1178/2001	29/02/2016	HASANJI ISAPJI BHANA SINCE DECD.THOR'HIS LEGAL HEIRS,AHMAD HASANJI BHANA,YUSUF HASANJI JITALI	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED

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872	CRA/1179/2001	29/02/2016	MOHMAD KASAM NANABAVA SINCE DECD. THRO' LEGAL HEIRS,AMINA MOHMAD NANABAVA,FATMA MOHMAD NANABAVA,JUBEDA MOHMAD NANABAVA,HASIM MOHMAD NANABAVA	MR JA ADESHRA	J. N. PATEL DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
873	CRA/1180/2001	29/02/2016	MOHMAD AHMAD NANABAVA,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
874	CRA/1181/2001	29/02/2016	AMINA MOHMAD NANABAVA,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
875	CRA/1182/2001	29/02/2016	HIRABHAI GAOPALBHAI SINCE DECDTHRO' HIS LEGAL HEIRS,RATANJI HIRABHAI PATEL,PUNJIBEN HIRABHAI PATEL	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
876	CRA/1183/2001	29/02/2016	MOHMAD IBRAHIM PATEL,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
877	CRA/1184/2001	29/02/2016	MOHMAD IBRAHIM BELIM SINCE DECD.THRO'HIS LEG.HEIRS,SULEMAN MOHMAD BELIM,FATMA MOHMAD BELIM,AYASHA MOHMAD BELIM,YUSUF MOHMAD BELIM,MAJID MOHMAD BELIM,ISMAIL MOHMAD BELIM,TAHIR MOHMAD BELIM	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
878	CRA/1185/2001	29/02/2016	IBRAHIM ISMAIL NANABAVA,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,NOTICE SERVED
879	CRA/1186/2001	29/02/2016	BAI KHADIJA YUSUF SARIGAT,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR JITENDRA M PATEL
880	CRA/1187/2001	29/02/2016	MARIAM D/O MOHMAD ABHERAMJI DECD. THRO' HEIR,YUSUF IBRAHIM UMAR	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR JITENDRA M PATEL
881	CRA/1188/2001	29/02/2016	BAI HAVABU IBRAHIM BELIM,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR JITENDRA M PATEL
882	CRA/1189/2001	11/11/2016	BAI FATMA GULAM MOHMAD SINCE DECD. THRO' LEGAL HEIR,SHAKINA GULAM MOHMAD MANSURI	MR JA ADESHRA	J.N.PATEL,	MR JITENDRA M PATEL
883	CRA/1190/2001	29/02/2016	BAI HAWABU WD/O AHMAD MOHMAD,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR JITENDRA M PATEL
884	CRA/1191/2001	29/02/2016	MOHMAD IQBAL SULEMAN RAVAT,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR JITENDRA M PATEL
885	CRA/1193/2001	03/04/2012	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,EXECUTIVE ENGINEER - GUJARAT WATER RESOURCES DEV.CORP.LTD.	MR KM PARIKH	J M JAVIA,	MR KG SUKHWANI
886	CRA/1194/2001	03/04/2012	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,EXECUTIVE ENGINEER - GUJARAT WATER RESOURCES DEV.CORP.LTD.	MR KM PARIKH	J M JAVIA,	MR KG SUKHWANI
887	CRA/1200/2001	14/05/2010	BHAVNAGAR MUNI.CORPO.,	MR HS MUNSHAW	MULUBHA DADBHA GADHVI,KASBA ANJUMAN-E-ISLAM	SERVED BY AFFIX. (R),MR BM MANGUKIYA
888	CRA/1214/2001	06/03/2009	JAMILA MUKARRAMBHAI KHAJANCHI,MUFADDAL MUKARRAMBHAI KHAJANCHI,DURAIYABEN FAIZULLABHAI HINGALAWALA	(MR SK BUKHARI)	TRUSTEES OF SHAIKH TAIYABBHAI TAPIYA PRIVATE TRUST,SHAIKH ABDULHUSEN SHAIKH ABDULKADAR TAPIYA,HAZEKA SHAIKH TAIYABBHAI TAPIYA,MUNISHBHAI ABBASBHAI CHUNAWALA	RULE SERVED,(MR AJ SHASTRI)
889	CRA/1220/2001	29/04/2010	BAROT KAMLABEN NATVARLAL,BAROT RASHMIKANT NATVARLAL,BAROT SAILESHKUMAR NATVARLAL	(MR VC DESAI)	BAROT JIBHAI CHUNILAL [DECD THRO HEIRS AND L.R.],JASHODABEN WIDOW OF JIBHAI CHUNILAL,KOKILABEN DAUGHTER OF JIBHAI,BAROT SURESHBHAI JIBHAI,TARABEN DAUGHTER OF JIBHAI,JAY PRAKASH JIBHAI BAROT,SUMANRAY JIBHAI BAROT,RAJENDRAKUMAR JIBHAI BAROT,SHARADKUMAR JIBHAI BAROT,GITABEN DAUGHTER OF JIBHAI,ARTIBEN DAUGHTER OF JIBHAI,STATE OF GUJARAT,PATAN TALUKA MAMLATDAR	GOVERNMENT PLEADER,RULE SERVED,MR PADMRAJ K JADEJA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
890	CRA/1223/2001	11/04/2011	BHAGWANBHAI ODHAVJI VAGHANI,CHHAGANBHAI ODHAVJI VAGHANI	MR BM MANGUKIYA	SHIVPRASAD UMIYASHANKAR DAVE,KISHOREBHAI DAYALJI PATEL,NANDLAL BABULAL PATEL,BHUPATRAY BHOGILAL SOMANI	RULE SERVED,M/S.VYAS ASSOCIATES
891	CRA/1224/2001	03/09/2010	JAY DARSHAN NON TRADING ASSOCIATION - THRO' PRESIDENT,	MR AD DESAI	KIRITKUMAR J DAVE,ARJUN JAYANTILAL DAVE,ANSUYABEN JAYANTILAL NAGARDAS DAVE,MINAKSHI J OZA,REKHABEN PRAFULBHAI BHATT,GOPIBEN JAYANTILAL DAVE	RULE SERVED BY DS,SERVED BY RPAD (R),DS AFF.NOT FILED (R),MR HARIN P RAVAL,MR AN BHAGVAT
892	CRA/1239/2001	30/04/2010	SUNDARAM FINANCE LIMITED,	(MR BR GUPTA)	SASHIBALA S CHRISTIAN,SOLAMAN AMBALAL CHRISTIAN	MR HR PRAJAPATI
893	CRA/1285/2001	31/07/2009	STATE OF GUJARAT,DISTRICT COLLECTOR,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MEGHJI PITHABHAI CHAUHAN,	UNSERVED EXPIRED (R)
894	CRA/1288/2001	17/06/2010	RAFIQ HAJI ABDUL GANI,ATIK HAJI ABDUL GANI,SAYRA HAJI ABDUL GANI,NAFISA HAJI ABDUL GANI,HAMIDA HAJI ABDUL GANI,KHATUMA HAJI ABDUL GANI,MARIAM HAJI ABDUL GANI	MR PJ KANABAR	PARTNERS & OWNERS OF JAI SHRI VELNATH AUTO SERVICE,LALBHAI POPATBHAI,MADHABHAI POPATBHAI	,(MR RN SHAH)
895	CRA/1290/2001	29/04/2010	JAGDISHBHAI V PARMAR,	MR HARSHAD J SHAH	AMAL PRODUCTS PVT. LTD.,WORKS MANAGER AMAL PRODUCTS PVT. LTD.	RULE SERVED,NANAVATI ASSOCIATES
896	CRA/1292/2001	29/04/2010	BALUBHAI RAMESHBHAI PATIL,	MR HARSHAD J SHAH	RUSHIRUP RUBBER INTERNATIONAL LTD.,MANAGER	RULE SERVED
897	CRA/1317/2001	26/07/2012	RAJANIKANT HIRALAL MAKWANA DECD.THR.HEIRS(CA.NO.358/2008),NIRUBEN RAJNIKANT MAKWANA,MISS.DALEEN RAJNIKANT MAKWANA	MR SP HASURKAR,	AMBALAL KACHARBHAI PARMAR,	MS TANUJA N KACHCHHI
898	CRA/1324/2001	30/04/2010	ZORA PHARMA LIMITED,	(MR TS NANAVATI)	BIPINBHAI SHETH,SHAILESH SHETH,HIRAL SHETH,DIPTIBEN SHETH,MAYUR SHETH,MANVANTRAI PAREKH,NAYAN BOTA (VORA),TARABEN KAMDAR,VIMAL KAMDAR,KANTILAL KAMDAR,SHRADDHA JANI,DAMYANTI VYAS,ARVIND VYAS,MEENA PAREKH,JAYVANTIBEN PAREKH,HETAL PAREKH,MUKUL PAREKH,MANUBHAI PAREKH,JAYESH PAREKH,CHANDRAKANT BHATTI,VARSHA BHATTI,PRAVIN BHATTI	RULE SERVED
899	CRA/1328/2001	17/09/2010	SARDAR SAROVAR NARMADA NIGAM LTD.,	MR AD OZA	THAKOR SHANTABEN AMTHAJI,THAKOR SENTHAJI AMTHAJI,THAKOR SHAKARIBEN AMTHAJI	MR RJ GOSWAMI,MR BHARAT G PATEL
900	CRA/1339/2001	13/09/2010	RAMANBHAI DAHYABHAI CHAUHAN,	MS MEGHA JANI	GENERAL MANAGER,GSRTC,DRIVER ST BUS (NAME NOT KNOWN),CONDUCTOR OF ST BUS (NAME NOT KNOWN)	RULE SERVED,MR HARDIK C RAWAL
901	CRA/1352/2001	20/03/2012	STATE BANK OF INDIA,	APURVA DAVE	RAMJIBHAI NATHUBHAI MERIA,	
902	CRA/1381/2001	17/06/2010	PREMIER SYNTHETICS LTD.,	MS MEGHA JANI	BHARATKUMAR C CHAUHAN,	MR MI MERCHANT
903	CRA/1395/2001	09/08/2011	SHAH LAXMANLAL CHANDULAL,	MR MP PRAJAPATI	MODI BABULAL JOITARAM,	MR VK JOSHI
904	CRA/1397/2001	20/04/2010	RANCHHODLAL JETHALAL PANCHAL DECD. THRO' HEIRS,HIRABEN RANCHHODLAL PANCHAL,HASMUKHBHAI RANCHHODLAL PANCHAL,ARUNABEN HASMUKHLAL PANCHAL,DEEPAK HASMUKHLAL PANCHAL,VIPUL HASMUKHLAL PANCHAL,REENABEN HASMUKHLAL PANCHAL,AEROSPRING TEXTILES	(MR MB GANDHI)	VASUDEV VADILAL RANA,MANOJ VASUDEV RANA,RUPESH VADILAL	(MR GIRISH D BHATT)

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905	CRA/1405/2001	23/09/2010	LAXMAN JIVABHAI ODEDARA,	MS DISHA N NANAVATY	SANTOKBEN LAXMAN JIVABHAI,	RULE UNSERVED
906	CRA/1413/2001	20/03/2012	NATVARBHAI KHIMJIBHAI THAKKAR,	(MR AG VYAS)	AHMEDHAJI ISAJI,NATIONAL INSURANCE CO.LTD.	RULE SERVED,MS MEGHA JANI
907	CRA/1418/2001	19/07/2011	DECD. MANUBHAI KHODIDAS THAKKAR THRO' HEIRS & L.R.,KIRITBHAI MANUBHAI THAKKAR,DASHRATHBHAI MANUBHAI THAKKAR,MUKESHBHAI MANUBHAI THAKKAR	MR TRILOK J PATEL	DECD. KAMLABEN CHHAGANLAL TARACHAND,VINODCHANDRA CHHAGANLAL,NAVINCHANDRA CHHAGANLAL [DECD.THRO. HIS HEIRS AND L.R.],ROHITKUMAR CHHAGANLAL,ANSUYABEN N VAKHARIA WD/O NAVINCHANDRA CHHAGANLAL,PARESH N VAKHARIA SON OF DECD.NAVINCHANDRA CHHAGANLAL,MUKHESH N VAKHARIA SON OF DECDNAVINCHANDRA CHHAGANLAL,VAISHALI D KOLSAWALA MARRIED DAUGHTER OF DECD. NAVINCHANDRA	GOVERNMENT PLEADER,RULE SERVED, (MR BIREN A VAISHNAV)
908	CRA/1420/2001	23/07/2009	AFSARBANU D/O ABDULLAMIYA MALEDMIYA SHAIKH,NAJMABANU D/O ABDULLAMIYA MALEDMIYA SHAIKH	NOTICE UNSERVED,(MR BN KESHWANI)	MOHAMMADMIYA SULEMANMIYA SHAIKH DECD.THRO'HIS HEIIRS,BASHIRABANU WD/O MOHAMMADMIYA SULEMANMIYA SHAIKH,HANIF SON OF MOHAMMADMIYA SULEMANMIYA SHAIKH,SHAKIL AHMED S/O MOHAMMADMIYA SULEMANMIYA SHAIKH	,RULE UNSERVED,MR MTM HAKIM
909	CRA/1440/2001	13/05/2010	UNITED INDIA INSURANCE CO. LTD,	MS MEGHA JANI	ARVINDBHAI LIMBABHAI PARMAR,RATILAL GOVINDBHAI PATEL,KIRAN SHETTY	RULE SERVED,RULE UNSERVED,MR JV JAPEE
910	CRA/1446/2001	20/03/2012	GEB,	(MR MD PANDYA)	SAIFI ICE FACTORY,	MR HASHIM QURESHI
911	CRA/1451/2001	04/07/2011	BAVA GANPATGAR MOHANGAR DECD. THRO'HIS HEIRS AND LEGAL HEIRS,SHANTABEN GANPATGAR,GOSAI HIMATGAR @ RAGHUGAR GANPATGAR,GOSAI KALAVATIBEN GANPATGAR,GOSAI JANAKGAR GANPATGAR,GOSAI SUBHADRABEN GANPATGAR,KRISHNAPPA TRAGAPPA ACHARYA @ CHHOTUBHAI MADRASI	MR MEHUL SHARAD SHAH	SHARDULKUMAR SHASHUKUMAR MAJMUNDAR,PREYASHKUMAR SHASHUKUMAR MAJMUNDAR	MR NK MAJMUDAR
912	CRA/1456/2001	13/07/2012	RAMANLAL CHUNILAL PATHAK(DECD.THROU.LEAGAL HEIRS),NARENDRA RAMANLAL PATHAK,DR.JAYVADAN RAMANLAL PATHAK	MR SHALIN N MEHTA	ISHWARBHAI KALIDAS DALWADI (SINCE DECD.THRO HEIRS & L.R.),ASHOKBHAI ISHWARBHAI DALWADI,DIWALIBEN RAMANLAL DALWADI,AMBABEN BACHUBHAI PRAJAPATI,SUMITRABEN RANCHHODBHAI PRAJAPATI,JASUMATBEN RAMESHCHANDRA PRAJAPATI,RADHABEN PARSHOTTAMDAS PRAJAPATI	,MR SUNIL S JOSHI
913	CRA/1472/2001	06/05/2011	RAMSING GOPALSING,DECD.THR. HEIRS.CA.NO.13772/2008.,TARABEN RAMSING GOPALSING WD/O.RAMSING GOPALSING,RAMESH RAMSINGH GOPALSING SON OF RAMSINGG GOPALSING.,KANTABEN RAMSINGH GOPALSING. DAUGHTER OF RAMSINGH GOPALSING,SARASWATIBEN RAMSINGH GOPAL SING D/O.RAMSINGH GOPALSING.,RAVISHANKAR RAMSINGH GOPALSINGS/O.RAMSINGH GOPALSING.,BHAGWATIBEN GOPALSING	(MR ANAND L SHARMA)	BAPU VITHU,	MR HR PRAJAPATI
914	CRA/1483/2001	01/08/2011	MURARKA AND SONS PVT.LTD.,	(MR NALIN K THAKKER)	RAJKUMAR RATANLAL MURARKA SINCE DECD.THRO HIS HEIRS,SHRI RAJNISHKUMAR MURARKA,SMT.KIRANDEVI MURARKA,BEJOYKUMAR RATANLAL MURARKA,SRIKUMAR RATANLAL MURARKA,RAJKUMARI MURARKA D/O LATE RATANLAL MURARKA,MINA KUMARI KESHAN D/O RATANLAL MURARKA,AJOYKUMAR RATANLAL MURARKA DEL.CT.ORD.DTD.4-5-2009.	DELETED,RULE SERVED BY DS,SERVED BY RPAD (R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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915	CRA/1484/2001	01/08/2011	MURARKA PROP.PVT.LTD.,	(MR NALIN K THAKKER)	RAJKUMAR RATANLAL MURARKA SINCE DECD.THRO HIS HEIRS,SHRI RAJNISHKUMAR MURARKA,SMT.KIRAN DEVI MURARKA,BEJOYKUMAR RATANLAL MURARKA,SRIKUMAR RATANLAL MURARKA,RAJKUMARI MURARKA D/O LATE RATANLAL MURARKA,MINA KUMARI KESHAN D/O RATANLAL MURARKA,AJOYKUMAR RATANLAL MURARKA	DELETED,RULE SERVED BY DS,SERVED BY RPAD (R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
916	CRA/1485/2001	01/08/2011	BUCKINGHAM COURT PVT.LTD.,	(MR NALIN K THAKKER)	RAJKUMAR RATANLAL MURARKA SINCE DECD.THRO HIS HEIRS,SHRI RAJNISHKUMAR MURARKA,SMT.KIRAN DEVI MURARKA,BEJOYKUMAR RATANLAL MURARKA,SRIKUMAR RATANLAL MURARKA,RAJKUMARI MURARKA D/O LATE RATANLAL MURARKA,MINA KUMARI KESHAN D/O RATANLAL MURARKA,AJOYKUMAR RATANLAL MURARKA	DELETED,RULE SERVED BY DS,SERVED BY RPAD (R),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
917	CRA/1494/2001	30/04/2010	ISMAILBHAI YAKUB BHAI AMBATAR DECD.THR.HEIRS.CA.7144/08,,FARZANA YUSUFBHAI KALADIA,,IRFANAMOHDMUNIR SHAIKH.THR. P.O.H.GULZAR HUSSAIN ISMAIL,RUKSANA SALIMBHAI LOLADIA, THR.P.O.H.GULZAR HUSSAIN,RIZWANA ARSHADBHAI MANEKIYA THR.P.O.H.GULZAR HUSSAIIN,GULZAR HUSSAIN ISMAIL AMBATAR LAXMIPURA OPP:DARGHA MAIN ROAD	MR AS PANDYA,(MR MANISH A PANDYA),MR SP MAJMUDAR,MR P P MAJMUDAR	JUBEDABEN ABHRAM BHAI GHANCHI,KHATIJABEN GAFARBHAI MUSLIM,GHANCHI RAHEMANBHAI MUSABHAI,USMANBHAI MUSABHAI GHANCHI	RULE SERVED
918	CRA/1496/2001	09/08/2012	CHIMANBHAI RANCHODBHAI PANCHAL,	MR HM PARIKH	DINESHKUMAR BHAILALBHAI CHOKSI,	MR BS PATEL,MRS RANJAN B PATEL
919	CRA/1516/2001	19/08/2014	HEIRS AND L.R.OF DECD. SHANABHAI VAGHJIBHAI,ISHWARBHAI SHANABHAI PATEL,PARSHOTTAMBHAI SHANABHAI PATEL	MR SHITAL R PATEL	HEIRS AND L.R.OF DECD. MANGALBHAI VAGHJIBHAI,SAMUBEN WD/O MANGALBHAI VAGHJIBHAI,BHIKHUBHAI MANGALBHAI PATEL,ARVINDBHAI MANGALBHAI PATEL,JAGDISHBHAI MANGALBHAI PATEL,BHANUBEN MANGALBHAI PATEL,MADHUBEN MANGALBHAI PATEL	,MR HM PARIKH
920	CRA/1528/2001	01/08/2012	MAHUVA KAPOL MAHAJAN TRUST MAHUVA - THRO' TRUSTEES,DOSHI KISHANLAL PREMJIBHAI,MEHTA CHANDRAKANT LAVJIBHAI,SHETH JASVANTRAY MAGANLAL,GORADIYA HASMUKHRAY TRIBHOVANDAS,PAREKH JYOTISHKUMAR VRUJLAL	(MR PV HATHI)	SHAMALSHA GIRDHARI & CO.,VISHWAKARMA SAW MILL,MAGANLAL ODHAVJI DELETED AS PER COURT'S ORDER	DELETED,RULE NOT RECD BACK,RULE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
921	CRA/1541/2001	04/07/2011	GULAM MOHMAD MUSABHAI,		JIVABHAI MAGANBHAI NADIA DECD. THRO. HEIRS AND L.R.,RAMIBEN JIVABHAI,RAMESHBHAI JIVABHAI,MANOJBHAI JIVABHAI	,MS MEGHA JANI,MS MEGHA R CHITALIA
922	CRA/2/2002	13/12/2010	HEIRS OF DECD. JAYANTILAL MULCHAND SHAH,JASHODABEN JAYANTILAL,KAUSHIKKUMAR JAYANTILAL,KUMARPAL JAYANTILAL,PRADIPBHAI JAYANTILAL,RAJUBHAI @ RAJENDRAKUMAR JAYANTILAL	MR NV GANDHI	MARGABEN NAGINDAS,INDIRABEN NAGINDAS,TARUBEN NAGINDAS,TAKERSHILABEN NAGINDAS,ILABEN NAGINDAS,DARSHANABEN NAGINDAS,KALINDIBEN NAGINDAS,PRATIBHA RASHMIKANT ZAVERI,DHARAMAN RASHMIKANT ZAVERI,HETAL RAMSHIKANT ZAVERI,DAKSHABEN NAGINDAS,SMITABEN NAGINDAS @ RUPA NAGINDAS	RULE SERVED,UNSERVED EXPIRED (R),(MR VC DESAI),(MR PARESH M DARJI)

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
923	CRA/31/2002	21/06/2012	BHARATIBEN S MAKWANA,	MR SP HASURKAR	AHMEDABAD MULGAMI VANKAR GNATIPANCH & TRUST,MOHANLAL G PARMAR (PRESIDENT),GOVINDBHAI K PARMAR (FINANCE),MAGANBHAI B MAKWANA,PUNJALAL M PARMAR - DECD. THRO' HEIRS,KISHORBHAI P PARMAR SINCE DECD.THRO HIS HEIRS,NATVARLAL P PARMAR,JAGDISHBHAI P PARMAR,HASMUKHBHAI K.PARMAR .,VINODBHAI K.PARMAR	,DELETED,RULE SERVED BY DS,MR PT JASANI
924	CRA/33/2002	17/06/2010	KANBI SAMJIBHAI JERAMBHAI,KANBI RAVJIBHAI JERAMBHAI,KANBI BHAVANBHAI JERAMBHAI,KANBI MEGHABHAI JERAMBHAI,KANBI MANJIBHAI RAVJIBHAI,KANBI GOPABHAI RAVJIBHAI,KANBI MAKODBHAI BHAVANBHAI,KANBI BHIKHABHAI BHAVANBHAI,KANBI RAJABHAI BHAVANBHAI,KANBI DAMJIBHAI HIRABHAI,KANBI KANTIBHAI MEGHJIBHAI	(MR VM PANCHOLI)	MOHANLAL BHANJIBHAI,SONI JAMNADAS BHANJIBHAI,KANBI HIRABHAI JERAMBHAI,KANBI TULSIBHAI SAMJIBHAI,KANBI DHIRAJLAL SAMJIBHAI,KANBI AMBABHAI RAVJIBHAI,KANBI VELJIBHAI RAVJIBHAI,KANBI NANJIBHAI BHAVANBHAI,KANBI CHAGANBHAI HIRABHAI,KANBI PARSHOTTAM HIRABHAI,KANBI BHAYABHAI MEGHJIBHAI,KANBI BABUBHAI MEGHJIBHAI	RULE SERVED BY DS,MR BH UPADHYAY
925	CRA/34/2002	17/07/2012	DHIRAJLAL JIVANBHAI CHUDASAMA DECD.THR.HEIRS.CA NO.6867/08.,MADHUBEN WD/O.DHIRAJLAL JIVANLAL CHUDASAMA.	MRS NISHA M PARIKH	KALYANSINGH KISHORSINGH PARMAR,MUKESHKUMAR JAYANTILAL PANDYA	RULE NOT RECD BACK,MR MANISH G JOSHI,MR DHIRAJ M PATEL
926	CRA/36/2002	26/06/2012	MOHAMMAD RAFIQ IBRAHIMBHAI,JILUBEN IBRAHIMBHAI	(MR HM PRACHCHHAK),MR MM TIRMIZI	HEIRS OF DECD. IBRAHIMBHAI HUSAINBHAI,RABIYABIBI IBRAHIMBHAI,ELIAS IBRAHIMBHAI,RAFIQ IBRAHIMBHAI,ISMAIL IBRAHIM,SOHEL IBRAHIM,ASLAM IBRAHIM,NASIMBANU RAFIQBHAI,MOHAMMAD HANIF ABDUL KARIM SHAIKH	,(MR MB GANDHI),MRS TRUSHA M GANDHI
927	CRA/60/2002	18/12/2015	JYOTI EXPORTS THRO' PROP. NATWAR J ACHARYA,NATWAR JAGDISH ACHARYA	MR MITUL K SHELAT	BLUE GOLD EXPORTS PRIVATE LTD.,JAGDISH RAICHAND ACHARYA,HARESH JAGDISH ACHARYA	MR JA ADESHRA,MS ARCHANA R ACHARYA
928	CRA/68/2002	18/12/2015	JAGDISH RAICHAND ACHARYA,HARESH JAGDISH ACHARYA	MS ARCHANA R ACHARYA	BLUE GOLD EXPORTS PRIVATE LTD.,JYOTI EXPORTS THRO' PROP.,NATWAR JAGDISH	MR JA ADESHRA
929	CRA/74/2002	29/04/2011	DECD. MANIBHAI SOMABHAI THRO' HEIRS & L.R.,PATEL AMBUBHAI @ AMBALAL MANIBHAI,PATEL GHANSHYAMBHAI MANIBHAI,PATEL SHARDABEN D/O MANIBHAI SOMABHAI,PATEL MANIBEN WD/O RAMANBHAI MANIBHAI PATEL,PATEL PRADIPBHAI RAMANBHAI,PATEL SANJAYKUMAR RAMANBHAI,PATEL BHIKHIBEN D/O RAMANBHAI MANIBHAI,PATEL MADHUBEN D/O MANIBHAI SOMABHAI	MR BS PATEL,MRS RANJAN B PATEL	RATHOD KHODABHAI DABHABHAI,RATHOD DABHABHAI JETHABHAI	MR RA PATEL
930	CRA/84/2002	17/06/2010	BHAGUBHAI JIVABHAI PATEL,	MR DHARMESH V SHAH	KALABEN D/O BHAGUBHAI JIVABHAI,	MR HEMEN H JOSHI
931	CRA/115/2002	25/01/2011	JASWANTLAL MANILAL KANSARA,	MR RC JANI	DENA BANK OF INDIA,	MR PRANAV G DESAI
932	CRA/117/2002	17/06/2010	UNION OF INDIA,FINANCE SECRETARY,ASSISTANT COMMISSIONER OF INCOME TAX	(MRS MAUNA M BHATT),MR MANISH R BHATT	MADHURIKABEN PRABHAKARBHAI KHANDERIA,	MR PRADEEP PATEL
933	CRA/118/2002	17/06/2010	UNION OF INDIA,FINANCE SECRETARY,ASSISTANT COMMISSIONER OF INCOME TAX	(MRS MAUNA M BHATT),MR MANISH R BHATT	NIRMALABEN PRABHAKARBHAI KHANDERIA,	RULE SERVED
934	CRA/158/2002	17/06/2010	PARUL CLINIK,	MR PRADEEP PATEL	STATE OF GUJARAT,CHIEF DISTRICT HEALTH OFFICER	GOVERNMENT PLEADER

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
935	CRA/179/2002	17/06/2010	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEKHIBEN FULABHAI PARMAR,MINOR JYOTSANABEN FULABHAI,MINOR SANJAYKUMAR FULABHAI,MINOR GIRISHKUMAR FULABHAI,KANUBHAI KHODABHAI PARMAR,ASHOKBHAI CHIMANBHAI PATEL,GANGABEN BHATHIBHAI PARMAR	RULE SERVED BY DS
936	CRA/191/2002	13/09/2010	ICICI LIMITED,	(MR TS NANAVATI)	SUPREME GLASS INDUSTRIES,	MR GC MODI
937	CRA/193/2002	25/01/2011	PUSHPABEN BHOGILAL PAREKH,	MR BP DALAL	UNION BARING MANUFACTURING CO.,	MR VIMAL M PATEL
938	CRA/194/2002	25/01/2011	KIRITKUMAR HARIDAS PAREKH,	MR BP DALAL	UNION BEARING MFR.CO.,	MR VIMAL M PATEL
939	CRA/212/2002	13/12/2010	MUSTUFABHAI SULEMANBHAI MANIYA,	MR KV SHELAT	KACHHIYA MOHANLAL MAGANLAL,MANIBEN MOHANLAL	UNSERVED EXPIRED (R), (MR RS PANJWANI)
940	CRA/215/2002	15/05/2009	MOHANBHAI RAGHAVJI VASANI ALIAS PATEL,MANUBHAI RAGHAVJI VASANI ALIAS PATEL	MR MEHUL S SHAH	BAPALAL AMRUTLAL MODI,AMBALAL NATHALAL PATEL,VINUBHAI NATHALAL PATEL,JASUBHAI NATHALAL PATEL,SHANTABEN N PATEL ALIAS SUSHILABEN,VIMLABEN MOTIBHAI PATEL,RAJESH AMBALAL PATEL,PATEL CORPORATION	MR DC DAVE,(MR SURESHM SHAH)
941	CRA/236/2002	13/09/2010	ARIO BROTHERS,ARTI AJITBHAI SARKAR,ASHVIN AJITBHAI SARKAR,ASHOK A SARKAR,ANUP A SARKAR	MR AR MAJMUDAR	SHIVAM SPUN PIPE WORKS,	RULE SERVED
942	CRA/242/2002	07/10/2010	POPATBHAI SAVJIBHAI,	(MR BIPIN I MEHTA)	SANJAY STEEL CORPORATION,BHAGWANBHAI DEVSIBHAI PATEL (PANSURIYA)	NOTICE SERVED,RULE SERVED,MR HARIN P RAVAL,MR MURALI N DEVNANI
943	CRA/243/2002	07/10/2010	DIWALIBEN KESHAVLAL,	(MR BIPIN I MEHTA)	SANJAY STEEL CORPORATION,BHAGWANBHAI DEVSIBHAI PATEL (PANSURIYA)	NOTICE SERVED,RULE SERVED,MR HARIN P RAVAL,MR MURALI N DEVNANI
944	CRA/244/2002	07/10/2010	CHANDRIKABEN RAMNIKLAL,	(MR BIPIN I MEHTA)	SANJAY STEEL CORPORATION,BHAGWANBHAI DEVSIBHAI PATEL (PANSURIYA)	NOTICE SERVED,RULE SERVED,MR HARIN P RAVAL,MR MURALI N DEVNANI
945	CRA/257/2002	07/10/2010	GOVIND MULJI KERAI,VINOD MURJI KERAI	MR SK PATEL	VALBAI GOVIND HIRANI,MIRZAPAR GRAM PANCHAYAT,TALUKA PANCHAYAT	RULE SERVED,MR HS MUNSHAW,MR AR THACKER
946	CRA/283/2002	22/03/2012	DECD. KAMLAGAURI AMRUTLAL DECD. THRO' LEGAL HEIRS,AMRUTLAL BABULAL,ARVINDBHAI AMRUTLAL,ANILBHAI AMRUTLAL,SAROJBEN VIJAYBHAI,HARSHABEN AJITBHAI	MR RR TRIVEDI,MR BHAVESH P TRIVEDI,	DECD. BHOGILAL J PUNJANI DECD. THRO' LEGAL HEIRS,SHARDABEN BHOGILAL PUNJANI,HARISHBHAI BHOGILAL PUNJANI,RAJESH BHOGILAL PUNJANI,GITABEN KISHORBHAI KAMANI,NAMITABEN KIRANBHAI KOTHARI,HINABEN BIPINCHANDRA LAKHANI,KAJALBEN VIPULBHAI SAH,JAYVANTBHAI JESUKHLAL PUNJANI,KANAKKUMAR JESUKHLAL PUNJANI,PRADIPKUMAR JESUKHLAL PUNJANI,VIMLABEN MAHASKHLAL BATAVIA,MINAKSHIBEN MADHUKARBHAI KOTHARI	,RULE SERVED BY DS, (MR KAMLESH B MEHTA),MR BHAVESH N DAVE,MS. SHAILI A KAPADIA

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947	CRA/309/2002	13/06/2011	NATHALAL MOHANBHAI RAVAL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	BHARATKUMAR MANISHANKAR JOSHI,KRISHNAKANT MANISHANKAR JOSHI,RASIKLAL FULSHANKAR SHUKLA (UNWALA),KISHORBHAI BACHUBHAI MEHTA	RULE SERVED,MR SHANTILAL M PATEL
948	CRA/321/2002	07/10/2010	DHANSUKHLAL VANMALIDAS PANCHAL,	MR SHITAL R PATEL	HEIRS & L.R. OF DECD. DAMODARDAS VITTHALDAS SHAH,DAMYANTIBEN DAMODARDAS SHAH,KIRITKUMAR DAMODARDAS SHAH,AJITBHAI DAMODARDAS KATKIRIYA,MUSTAK KARIMKHAN MISTRI (DELETED)	DELETED,MR SHALIN N MEHTA
949	CRA/326/2002	18/10/2012	HEIRS OF DECD. JATUBHA KALYANSINH PARMAR,KUSUMBA JATUBHA,RAJENDRA JATUBHA - MINOR,GITA JATUBHA,MAYA JATUBHA	(MR BP MUNSHI),MR SHIVROOP GAEKWAD,MR NARENDRA GAEKWAD	NIRMALABEN NARSHIBHAI VAYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
950	CRA/328/2002	09/05/2012	VRAJLAL V. GOHEL,	THAKKAR AND PAHWA ADVOCATES	SAMRATHBEN J. DARJI (DECD.) DELETED AS PER COURT'S ORDER,GIRISH JAYRAJBHAI DARJI,YOGESH JAYRAJBHAI DARJI,BHAVNABEN,MINAXIBEN ASHOKBHAI	DELETED,MR CJ VIN
951	CRA/331/2002	01/10/2010	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR	GOVERNMENT PLEADER	SIR BHAVSINHJI CLUB,NATWARLAL MANILAL PAREKH,K B JADEJA	RULE SERVED,RULE SERVED BY DS
952	CRA/335/2002	07/10/2010	S G BAGWAN,	MR KG SUKHWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
953	CRA/337/2002	07/10/2010	PATIDAR BROTHERS,	MR KG SUKHWANI	STATE OF GUJARAT,EXECUITIVE ENG.	GOVERNMENT PLEADER,RULE SERVED
954	CRA/349/2002	13/09/2010	GATI LTD.,	MR AR GUPTA	PICASSO HOME PRODUCTS,	MR ASHISH M DAGLI
955	CRA/363/2002	30/03/2012	PUSHPABEN DHIRUBHAI PATEL,	MR ZUBIN F BHARDA	NARENDRAKUMAR DHIRUBHAI DESAI,BABUBHAI VALJIBHAI PATEL,HARISHBHAI DHIRUBHAI DESAI,SUDHABEN THAKORBHAI DESAI,NEHALKUMAR,TEJALBEN	RULE SERVED,MR DAKSHESH MEHTA
956	CRA/375/2002	14/10/2010	VINAYCHANDRA AMRUTLAL SHAH,	MR KJ KAKKAD	RAMNIKLAL MAHARAJGAR GOSWAMI (GONDALWALA),	MR HARESH H PATEL,MR ASHISH M DAGLI
957	CRA/386/2002	07/10/2010	DHARAMSINH BAKSHISINH RAJPUT,	MR. B.S.SUPEHIA	UPENDRABHAI MOTIBHAI PATEL,BHUPENDRA MOTIBHAI PATEL	MR NK MAJMUDAR
958	CRA/393/2002	30/11/2010	HANSABEN JAYDEVBHAI BRAHMBHATTTHRO'P.O.A.,	MR NK MAJMUDAR	JALARAM PRINTERS AND BINDERS THRO' PROP.,	MR HR PRAJAPATI
959	CRA/396/2002	03/07/2012	MANUBHAI DEVKARAN PATEL,MANILAL AMBARAM PATEL,HEIRS OF DECD. HIRALAL AMTHALAL PATEL,KANTABEN WD/O HIRALAL AMTHALALPATEL,VISHNUBHAI HIRALAL PATEL,HARSHADBHAI HIRALAL PATEL,SUSHILABEN D/O HIRALAL PATEL,HARSHABEN D/O HIRALAL PATEL,MINABEN D/O HIRALAL PATEL	MR JITENDRA M PATEL	RAJABSHA KADARSHA SAI SINCE DECD,ALAMSAI RAJABSAI SAI,SMT.HAMIDABEN IMAMSAI,BACHALSAI RAJABHAI SAI,MEHBOODSAI RAJASAI SAI,SMT.AMINABEN ANWARSAI,NOORBAI RAJABSAI SAI,JUBEDABEN RAJASAI SAI,MAHEBUDABEN RAJABSAI SAI,HAMIBEN RAJABSAI SAI	,UNSERVED EXPIRED (N),MS ARCHANA R ACHARYA
960	CRA/420/2002	07/10/2010	PREMILABEN DAHYABHAI GORI P.O.A. - DAHYABHAI M GORI,	HL PATEL ADVOCATES	JAIKISHAN NANUBHAI SURATI,	RULE SERVED
961	CRA/429/2002	07/01/2015	PANKAJKUMAR KISHORECHANDRA THAKAR,	HL PATEL ADVOCATES	NEMCHANDRA LAKHAMSHI SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)
962	CRA/462/2002	30/03/2012	INDRESH PRAMODRAI VAISHNAV,	MR NK MAJMUDAR	ASMITA I VAISHNAV,BHAKTI I VAISHNAV,NISCHINT I VAISHNAV - MINOR THRO' GUARDIAN	MS PARUL P VASAVADA

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963	CRA/513/2002	07/05/2013	SHARADCHANDRA JAYANTILAL MEHTA,	MR MJ MEHTA	MADHUKANTABEN @ MADHUBEN CHANDULAL,HEMLATABEN SOMNATH RANCHHODDAS	RULE SERVED,MR DHIRAJ M PATEL
964	CRA/526/2002	24/01/2011	CHANDRAKANT ISHWARBHAI PATEL,ISHWARBHAI JAGANATHBHAI PATEL,SHOBHNABEN CHANDRAKANT PATEL	MR DHARMESH V SHAH,MR LALIT M PATEL	MUKESHBHAI RASIKKANTBHAI PATEL,	MR PRADEEP PATEL
965	CRA/541/2002	17/08/2011	LALJI SAGRAMBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAJESHKUMAR AMRUTLAL,	(MR SANDEEP N BHATT)
966	CRA/596/2002	28/08/2012	SANTRAM MANDIR TRUST,BHARATDASJI GURU SANTRAM MAHARAJ	THAKKAR AND PAHWA ADVOCATES	LEGAL HEIRS OF DECD. DAYAKUNVERBEN @DAYABEN C MEHTA,BHARATKUMAR CHHOTALAL MEHTA,MINOR VINAYAK B MEHTA - THRO' NATURAL GUARDIAN & FATHER,HEMLATABEN CHHOTALAL MEHTA,CHARITY COMMISSIONER	,GOVERNMENT PLEADER,MR BS NILAK,MR HARSHAL M SHAH,MR. KANJIBHAI M BHUT
967	CRA/605/2002	15/09/2015	RAVJIBHAI SOMABHAI AMIN,	MR PRADEEP PATEL	ARVINDBHAI RAMBHAI PATEL,	
968	CRA/628/2002	16/08/2011	RAMANBHAI NAGINDAS RANA,	MR SUNIT S SHAH	HEIRS OF DECD. JAMNADAS LAXMICHAND RANA,JAYANTILAL JAMNADAS RANA,PRAVINCHANDRA JAMNADAS RANA,KUSUMBEN JAMNADAS RANA,SUSILABEN JAMNADAS RANA,INDIRABEN JAMNADAS RANA,BHARTIBEN JAMNADAS RANA,KIKIBEN WD/O JAMNADAS L RANA [DECD.THRO HEIRS AND L.R.]	,RULE SERVED,MR MEHUL SHARAD SHAH
969	CRA/665/2002	28/09/2018	MANSINGH RANCHHOD,	MR JF MEHTA	GAUSHALA SHIVAJI HANUMAN & GANPATI TRUST'S TRUSTEES,RAMANUJ GOVINDACHARYA,RAMPASAD RAJARAM,KAMALABEN SITARAM,KEDARNATH MANGALPRASAD	DELETED,RULE SERVED,MR AJ MEMON
970	CRA/675/2002	19/07/2012	SEVALIA CEMENT WORKS (UNIT OF MANOR INVESTMENT CO.PVT.LTD.),	MR GM JOSHI	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA
971	CRA/821/2002	17/08/2011	DHARSI KANJI,	(MR PV HATHI)	HIRENDRAKUMAR RANCHHODDAS VASA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
972	CRA/838/2002	20/04/2011	PARASRAMPURIA SYNTHETICS LTD.,	MR PRANAV G DESAI	CENTURY ENKA LTD.,	RULE SERVED,MR BHUSHAN B OZA
973	CRA/842/2002	13/06/2011	GULAN DARASHA SHETHNA,NARGIS FAROKH KAVINA	MR PC KAVINA	MOTI PALAN UNWALA,	MR SANJAY A MEHTA
974	CRA/904/2002	13/05/2010	HINDUSTAN PETROLEUM CORPORATION LTD.,	(MR GN SHAH)	PATEL GAS SUPPLIERS THRO' PARTNER PANKAJBHAI PATEL,	MR CHETAN K PANDYA
975	CRA/929/2002	27/02/2012	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	SULYABHAI JIVABHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL	
976	CRA/930/2002	27/02/2012	ORIENTAL INSURANCE CO. LTD.,	MR RAJNI H MEHTA	JAYSINGBHAI LAXMANBHAI,DOLATSINH PRATAPSINH JADAV,RANCHHODBHAI PARBHUBHAI PATEL	

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977	CRA/940/2002	14/06/2011	CHANDRIKABEN ISHWARLAL SHAH,MANISHANKAR ISHWARLAL SHAH	MR NK MAJMUDAR	DOSHI MITHALAL MAGANLAL,M/S DOSHI MITHALAL MAGANLAL,DOSHI BHOGILAL MAGANLAL DECD. THRO' LEGAL HEIRS,SHAILESHKUMAR B DOSHI,CHETANKUMAR B DOSHI,M/S BHOGILAL MAGANLAL,SHAILESHKUMAR B DOSHI,CHETNAKUMAR B DOSHI,SHARDABEN MITHALAL MAGANLAL,SATISHKUMAR MITHALAL DOSHI,RAJNI EMPORIUM,RAJNIKANT MITHALAL DOSHI,VIMLABEN BHOGILAL DOSHI DECD. THRO' LEGAL HEIRS,SHAILESHKUMAR B DOSHI,CHETANKUMAR B DOSHI,KAHAN SAREE EMPORIUM,SHAILESHKUMAR B DOSHI,CHETANKUMAR B DOSHI	,(MR MB GANDHI),MRS TRUSHA M GANDHI
978	CRA/942/2002	09/08/2012	HAJIBHAI KASAMBHAI.SINCED DECDTHROUGH HIS LEGAL HEIRS.,MOHAMMAD YASIN HAJIBHAI.	(MR MB GANDHI)	DADAMIYA PIRBHAI RAFUGAR,IBRAHIMBHAI USMANBHAI,SUGRABIBI IBRAHIMBHAI	DELETED,MR DAXESH T DAVE,MR HV GADHVI
979	CRA/971/2002	20/07/2012	PATEL RANCHHODBHAI BHAICHANDDAS,PATEL AMRUTBHAI RANCHHDDAS,BAI DIVA,LILABEN,BHIKHIBEN	MR JV JAPEE,	RABARI JIVA JAVA,MOGHI WD/O RABARI JIVA JAVA [DECED.THRO HEIRS 1/2 TO 1/5.],RABARI JAGA JIVA,RABARI MAFA JIVA,RABARI SARTAN JIVA,ZEBAR D/O RABARI JIVA JAVA	,NOTICE SERVED BY DS,DELETED,MRS SUMAN KHARE
980	CRA/982/2002	16/04/2009	PATEL AMARSINH HARJIBHAI,	(MR BD KARIA)	PATEL ODHAVJI RUDABHAI,	MR SATYEN B RAWAL
981	CRA/1000/2002	07/10/2010	PATEL MAGANBHAI SHANAKRBHAI,PATEL MUKESHBHAI MAGANBHAI,PATEL DHIMANTKUMAR MAGANBHAI	MR JC VYAS	KESHAVLAL KAMABHAI PATEL,	MR DHIRAJ M PATEL
982	CRA/1013/2002	13/12/2010	SENDHABHAI BAPUDAS PATEL DECD.THROUGH HEIRS(CA 15033/06,23.3,PATEL MUKESHBHAI SENDHABHAI,PATEL JAYESHKUMAR SENDHABHAI,PATEL ROHITKUMAR SENDHABHAI,SAVITABEN D/O.SENDHABHAI PATEL	MR AM PAREKH	SOMJIMAL HARUMAL THAKKAR THRO' LEGAL HEIRS,SUKHIBEN SOMJIMAL THAKKAR,KHEMIBEN SOMJIMAL THAKKAR,PURSHOTAM SOMJIMAL THAKKAR,KISHAN SOMJIMAL THAKKAR,CHANDU SOMJIMAL THAKKAR,ASHOK SOMJIMAL THAKKAR,PADMABEN SOMJIMAL THAKKAR,BHAGAWATIBEN SOMJIMAL THAKKAR	,RULE SERVED,RULE UNSERVED,MR DAKSHESH MEHTA
983	CRA/1031/2002	03/09/2010	HEIRS OF NATVARLAL HARILAL DUDHIYA,ASHOK NATVARLAL DHUDHIYA,KAUSHIK NATVARLAL DHUDHIYA,PARESH NATVARLAL DHUDHIYA,HEMANT NATVARLAL DHUDHIYA,JITENDRA NATVARLAL DHUDHIYA,JANAK NATVARLAL DHUDHIYA,JAYANTILAL MANIPATRAM PATEL	MR CHETAN K PANDYA	RAMGARIB BHAGWATI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
984	CRA/1046/2002	26/07/2011	KHARAWALA & BROTHERS,	(MR MB GANDHI)	HEIRS OF DECD. IBRAHIMBHAI AHMADJI CHHIPA,SHAFIMOHMMAD IBRAHIM,MOHMMADSHARIF IBRAHIM,ISMAIL IBRAHIM,ISHAKMOHMMAD IBRAHIM,JUBEDABEN IBRAHIM	MR KV SHELAT
985	CRA/1095/2002	26/07/2011	HEIRS OF DECD. NAGINLAL SOMABHAI PARMAR,NARMADABEN NAGINLAL PARMAR,PRAKASH NAGINLAL PARMAR,MAHENDRA N PARMAR	MS YAMINI J DESAI	LAXMIBEN WD/O MOHANLAL BHURAJISONI,BHARATKUMAR MAHENDRALAL SONI	MR GM JOSHI
986	CRA/1098/2002	28/07/2011	DHIRAJLAL SUKHLAL RANA,	MR DF AMIN	KANCHANLAL NAGINDAS KAPADIA,HIRABEN KANCHANLAL KAPADIA	MR UNMESH D SHUKLA
987	CRA/1099/2002	13/12/2010	HEIRS OF DECD. KARIMJI AHMEDJICHHIPA (MADHUPURAWALA),JUBEDABIBI KARIMJI,MOHAMED SARIF KARIMJI	(MR ASHOK K PADIA)	GOPALDAS MOHANDAS FIRM THRO' PARTNER NATWARLAL R PATEL,RABIA D/O NOORMOHAMMED AHMEDJI,RAMDHAN SUKHA [DECD. THRO. HEIRS AND L.R.],SAVITABEN RAMDHANA SUKHA WD/ OF RAMDHAN SUKHA	RULE UNSERVED,UNSERVED EXPIRED (R),REFUSED SERVED (R)(70),MR UI VYAS

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988	CRA/1100/2002	17/09/2010	THAKOR SENDHAJI AMTHAJI,THAKOR SHANTABEN AMTHAJI,THAKOR SADABEN AMTHAJI,THAKOR SHAKARIBEN AMTHAJI,THAKOR PURIBEN AMTHAJI,THAKOR LILABEN AMTHAJI,THAKOR KANTABEN AMTHAJI	NOTICE SERVED,MR RJ GOSWAMI,MR PANKAJ K SONI	SPL. LAND ACQUISITION OFFICER,DEPUTY EXECUTIVE ENGINEER SARDAR SAROVAR NARMADA NIGAM,CHAIRMAN	GOVERNMENT PLEADER
989	CRA/1106/2002	22/06/2011	RAMESHCHANDRA NAGINDAS,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NIRMALABEN WD/O BABUBHAI LALLUBHAI,NUTANKUMAR BALUBHAI,ATULKUMAR BALUBHAI,MALTIBEN WD/O BALUBHAI LALLUBHAI,YOGESHKUMAR BALUBHAI,GIRISHKUMAR BALUBHAI,MANIBEN @ MANGIBEN D/O LALLUBHAI BHIKHABHAI,RAMESHCHANDRA CHHOTALAL,NARESHCHANDRA CHHOTALAL,NAGINDAS LALLUBHAI,BABUBHAI NAGINDAS	,MR RS SANJANWALA
990	CRA/1116/2002	26/07/2011	IMRANALI MULLAHASANALI KADAKA DECD THRO' HIS HEIRS,SIRAJ IMRANALI KADAKA,SIRAJ IMRANALI KADAKA,FAKHRI IMRANALI KADAKA,FAKHRI IMRANALI KADAKA,RASHIDA S. MASALAWALA,RASHIDA S. MASALAWALA,RUKSHANA I. JARIWALA,RUKSHANA I. JARIWALA,NAFIZA I. BURHANI.,RUKSHANA I. JARIWALA,AKILA S. SAQUIB.,AKILA S. SAQUIB.,AKBARI IMRANALI KADAKA.,AKBARI IMRANALI KADAKA.,NAZIR IMRANALI KADAKA,NAZIR IMRANALI KADAKA	(MR BD KARIA),MR TEJAS D KARIA	MOIZBHAI ABBASBHAI RANGWALA,	MS ROOPAL R PATEL
991	CRA/1127/2002	30/03/2012	BOARD OF TRUSTEE OF PORT OF KANDLA,	MR ALPESH RAJPURIYA	V K PATEL & CO.,L G VANJANI SOLE ARBITRATOR	RULE SERVED,MS DHARA M SHAH,MR SHIVANG M SHAH
992	CRA/1150/2002	24/09/2013	HEIRS OF DECD.RAVJIBHAI MOHANBHAI ALIAS MOTIBHAI PATEL,KAMLABEN W/O.RAVJIBHAI,RANJITBHAI RAVJIBHAI PATEL,BHARATBHAI RAVJIBHAI PATEL	MR HM PARIKH,	SUMATICHANDRA RAMLAL SHAH DELETED,SHREYASKUMAR SUMATICHANDRA SHAH	DELETED,RULE SERVED
993	CRA/1151/2002	07/10/2010	KULJIBHAI MOTIBHAI CHAUDHARI,	MR PRAKASH K JANI	GUJ.ELECTRICITY BOARD,	MS LILU K BHAYA
994	CRA/1154/2002	09/05/2011	BHUPENDRAKUMAR DAHYALAL MODI,	(MR MB GANDHI)	SUKHADIA MANILAL NATHALAL - THRO' OWNER,	MR CB DASTOOR
995	CRA/1159/2002	23/09/2010	HEIRS OF DECD. BANVEERBHAI KARSANBHAI DESAI,SAKARBEN WD/O BANVIRBHAI KARSANBHAI,JAIRAMBHAI S/O BANVIRBHAI DESAI	MR AD DESAI	HARIBHAI KHAJUBHAI CHARAN,BADARJI NANKI THAKOR,UNITED INDIA INSURANCE CO.	RULE SERVED,MS MEGHA JANI,(MR GI HARIRAMANI)
996	CRA/1160/2002	07/10/2010	SUDHIR RANJITRAI NAIK,KIRIT THAKORBHAI DESAI	MR DR BHATT	ARVINDBHAI BHUKHANDAS KAPADIA,QUALITY ENGINEERS	RULE SERVED,MR BB NAIK
997	CRA/1164/2002	07/10/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	QUICK BUILDERS,	MR KG SUKHWANI
998	CRA/1169/2002	14/05/2010	BHANUBEN RASIKLAL WD/O RASIKLAL J SHUKLA,	MR SATYEN B RAWAL	BHARATBHAI VINODRAI DAVE,	RULE NOT RECD BACK,MR YATIN SONI
999	CRA/1171/2002	21/10/2011	FAKIR MOHAMADKHANJI YAWARKHANJI CHAUHAN,	MR BHARAT JANI	STATE OF GUJARAT,COURT OF WARDS - VADODARA,COLLECTOR,COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1000	CRA/1196/2002	09/05/2011	MADAN HOORBANU WD/O RAHIMMIYA,	(MR MB GANDHI)	HAJI MOHMMAD MIYA MOHMMAD,KULSAMBIBI HAJIBHAI,YASMINABANU MUSHTAQBHAI.,UJMABANU MUSHTAQBHAI,UJEF MUSHTAQBHAI	(MR GIRISH D BHATT)
1001	CRA/1202/2002	07/10/2010	EXECUTIVE ENGINEER - TUBEWELL DIVISION,MANAGING DIRECTOR	MR KM PARIKH,MS PARAGI K PARIKH	DEVNAGAR GROUP KAMDAR,	MR HK PARMAR
1002	CRA/1206/2002	07/10/2010	DEVNAGAR GROUP KAMDAR SAHAKARIMANDALI LIMITED,	MR HK PARMAR	EXECUTIVE ENGINEER, TUBE WELL DIVISION, GUJARAT WATER RESOUR,MANAGING DIRECTOR	RULE SERVED,MR KM PARIKH

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1003	CRA/1208/2002	12/07/2011	ASHOK STEEL,	MR MEHUL S SHAH,MR PREMAL R JOSHI	HEIRS OF DECD. SURAIYABANU MASUBHAI,AZIZ MUSABHAI,MOHAMAD AMIN MUSABHAI,ZULEKHABEN MUSABHAI,VAHIDABANU MUSABHAI	,(MR MB GANDHI),MR CHINMAY M GANDHI
1004	CRA/1212/2002	30/03/2012	MAHESH J DERASARI,	(MR BD KARIA)	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
1005	CRA/1215/2002	13/05/2010	HEIRS OF MULJIBHAI KHODABHAI PATEL,AMBABEN MULJIBHAI PATEL,BIPINBHAI MULJIBHAI PATEL,RAMESHBHAI MULJIBHAI PATEL,VIMLABEN D/O MULJIBHAI PATEL,KANTABEN D/O MULJIBHAI PATEL,RAMILABEN W/O CHIMANBHAI PATEL,SUMITRA W/O PARESHBHAI PATEL	MR NK MAJMUDAR	REVABEN D/O KHODABHAI MANORBHAI,MANIBEN D/O KHODABHAI PATEL,SHARDABEN D/O KHODABHAI PATEL,SHANTABEN D/O KHODABHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R)
1006	CRA/1223/2002	21/07/2011	HEIR AND L.R. OF DECD. KURESHIUMARBHAI HAJIBHAI,	(MR SK BUKHARI)	HEIRS & L.R. OF DECD. ABDULGAFFAR AJIZBHAI,ABDULRAHIM ABDULGAFFAR,ABDULKADAR ABDULGAFFAR,MOHAMMAD IQBAL ABDULGAFFAR,BILKISHBEN ABDULGAFFAR,AMINABEN ABDULGAFFAR,ZARINABEN ABDULGAFFAR,KULSUMBEN ABDULGAFFAR,KHATUNBEN ABDULGAFFAR,JOHRABEN ABDULGAFFAR,MARIYAMBEN ABDULGAFFAR,HEIRS AND L.R. OF DECD. NOORMOHAMMAD AJIZBHAI,HAJIYANI KHATIJBAI HAJI NOORMOHAMMAD,ABDULSATTAR HAJI NOORMOHAMMAD,MOHAMADYUSUF HAJI NOORMOHAMMAD,MOHAMMAD SALIM HAJI NOORMOHAMMAD,MOHAMMAD YUNUS HAJI NOORMOHAMMAD,ABDULVAHID HAJI NOORMOHAMMAD,MOHAMMADFARUKH HAJI NOORMOHAMMAD,MOHAMMAD ARIF HAJI NOORMOHAMMAD,NAJMABEN HAJI NOORMOHAMMAD	,MR MM TIRMIZI
1007	CRA/1232/2002	26/03/2008	MERAJBIBI W/O MUYUDDIN GULAMNABI,HUSSAINABIBI WD/O AMARBHAI YASINBHAI,HAJIBIBI D/O HUSAINABIBI AMIRBHAI	MR HARIN P RAVAL	GULAMMAHMAD MUSABHAI,MAHERUISH GULAMMAHMAD,SAYDA GULAM MOHAMAD,JAMILA GULAMMAHMAD,MAHEMUDA GULAMMAHMAD,HAJRA GULAMMAHMAD,REHANA GULAMMAHMAD	,MS RUKHSANA M PATHAN,MS LAXMI C NAINANI
1008	CRA/1243/2002	23/03/2012	RELIANCE INDUSTRIES LIMITED,	NANAVATI ASSOCIATES	J M FABRICS,DAVALBHAI KAMLESHBHAI,INDUMATIBEN CHIMANLAL,JANMENJAI VIPINCHANDRA [DECEASED],NALINIBEN VIPINCHANDRA,PRATIMABEN KAMLESHBHAI,HEIRS OF DECD. JASWANTLAL MANILAL,INDUMATIBEN CHIMANLAL,VIPINBHAI JASWANTLAL,KAMLESHBHAI JASWANTLAL,PRAFULABEN DILIPBHAI,URVASHIBEN NEELKANDBHAI	,MR KB PANERI,M/S.VYAS ASSOCIATES
1009	CRA/1251/2002	07/10/2010	DHARMIT @ PAVAN R.SHAH(DECD.) (THRO.NATURAL LEGAL HEIR),	MS KHYATI P HATHI	SUJAL FINANCE,PRAGNABEN HEMANTKUMAR SHAH,MAHIPATLAL KASTURCHAND SHAH,HEMANTBHAI MAHIPATLAL SHAH	NOTICE SERVED BY DS, (MR MC SHAH)
1010	CRA/1276/2002	02/08/2011	NANDLAL LAXMANDAS HIRANANDANI,KARISHMA INTERIORS,NATIONAL ELECTRICAL (T) INDUSTRIES	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANGESHKUMAR NATWARLAL,	(MR GIRISH D BHATT)
1011	CRA/1289/2002	07/10/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHASHI R SHAH,	(MR DHIRENDRA MEHTA)

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1012	CRA/1290/2002	07/10/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHASHI R SHAH,	(MR DHIRENDRA MEHTA)
1013	CRA/1292/2002	22/09/2010	PANDURANG VISHNU,	MR HR PRAJAPATI	HEIRS OF DECD. LAXMIBEN GOPALSING,RAMSING GOPALSING,BHAGWATIBEN RAMSING	,MR HARSHIT S TOLIA
1014	CRA/1293/2002	13/06/2013	SHETH HASMUKHLAL GANPATRAM,	MR YH MOTIRAMANI	LEGAL HEIRS OF RATILAL MOHANLAL THAKER,SHARADCHANDRA RATILAL THAKER,PUSHPABEN RATILAL THAKER,YASHWANTKUMAR RATILAL THAKER,KAUSHIKKUMAR RATILAL THAKER,MANORAMABEN D/O RATILAL MOHANLAL THAKER,JAYBALABEN RATILAL THAKER,PRAMILABEN D/O RATILAL MOHANLAL THAKER	,DELETED,RULE SERVED BY DS,MR AMIT C NANAVATI
1015	CRA/1298/2002	25/10/2010	SHASHI KUMAR MOHATA - HUF BY KARTA,	MR HL LANGHNOJIA	TAHERA SHOKATMIYA SAYED,	
1016	CRA/1303/2002	13/06/2011	MAMMAD SHARIFF JAMALJI,	MR DC DAVE	HAJI MAMMAD MAMMADSHARIFF GADIWALA,JAITUN HAJI MAMMAD GADIWALA,HALIMABIBI MAMMADSHARIFF GADIWALA	MR CG MEHTA
1017	CRA/1304/2002	17/08/2011	VIMLABEN KANUBHAI THAKKAR DECD. THRO' HEIRS,UMESHBHAI KANUBHAI THAKKAR,KIRTIBEN KANUBHAI THAKKAR,PRADEEPBHAI KANUBHAI THAKKAR,PARIMALBHAI KANUBHAI THAKKAR,AJAYBHAI KANUBHAI THAKKAR,VASANTIBEN HARISHBHAI THAKKAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	PUNJAB NATIONAL BANK,	MR SS PANESAR
1018	CRA/4/2003	26/07/2012	JAGANNATH HIRALAL THAKAR,RAMUBHA GAGUBHA PARMAR	MR KV SHELAT	KANCHANBEN SAMJIBHAI GOHIL,NATVERLAL SAMJIBHAI GOHIL,BHARATKUMAR SAMJIBHAI GOHIL,RAJENDRAKUMAR SAMJIBHAI GOHIL,GOKULJI LIMBAJI	(MR MD PANDYA),MR RAJESH K SAVJANI
1019	CRA/7/2003	19/07/2012	HEIRS & L.R. OF KASAMBHAI ISMAILBHAI,SAMIRBHAI KASAMBHAI SAMA DECD.,SAJIDBHAI KASAMBHAI SAMA	MR MEHUL S SHAH,(MR SURESHM SHAH)	BAVABHAI KARSANBHAI PATEL,	MR AV PRAJAPATI
1020	CRA/10/2003	22/12/2011	KAZI IBRAHIMBHAI KASIMBHAI,	MR IM PANDYA	MANSURKHAN HUSENKHAN PATHAN,RASULKHAN MANSURKHAN PATHAN,HAMINKHAN MANSURKHAN PATHAN	MR RAMNANDAN SINGH
1021	CRA/17/2003	25/02/2011	ASGARALI TAVERALI SHAIKH,	MR HL LANGHNOJIA	SUNNI MUSLIM WAQAF COMMITTEE,MOHMMAD SALIM A MANSURI,MAZHOOR HUSSAIN M FARUQUI,ISHMAILBHAI A PATHAN,AFZALKHAN A PATHAN,SARFARAJ M VALIULLAH,ABBUKAR A SAFI - TRUSTEE,IMAYAKHAN ABDULRAHEMAN PATHAN,MUSHABHAI A. ABDULREHMAN	NOTICE SERVED,MR SHAKEEL A QURESHI
1022	CRA/37/2003	30/11/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJNIKANT A PATEL SINCE DECD. THRO HIS HEIRS,PATEL RAMILABEN RAJNIKNATBHAI,PATEL RAMILABEN RAJNIKANTBHAI,PATEL BHAVINIBEN RAJNIKANTBHAI,PATEL LEENABEN RAJNIKANTBHAI,PATEL TUSHAR RAJNIKANTBHAI	,MR KG SUKHWANI
1023	CRA/41/2003	12/08/2013	BABUBHAI NARANBHAI PATEL,MOHANBHAI NARANBHAI PATEL	MR PC KAVINA,MR DIVYESH SEJPAL,MR DHIRAJ M PATEL	STATE OF GUJARAT,COMPETENT AUTHORITY & DEPUTY COLLECTOR	GOVERNMENT PLEADER
1024	CRA/46/2003	14/10/2011	KUNTAN S AMIN,NEBULLA DYES (P) LIMITED,NANUBHAI R PATEL,S R AMIN	MR ASHISH H SHAH	PATEL NARANBHAI PURSHOTTAMDAS,	MR RJ GOSWAMI

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1025	CRA/47/2003	30/03/2012	BHARAT CHHAGANLAL VASANI,RAM STHAPTYA PVT. LTD.	MR PJ KANABAR	POPATBA D/O HEMANTSINH JADEJA,INDRANIL SANJAYBHAI RAJYAGURU,SANJAYRAJ HOTELS & RESORTS PVT. LTD.,DIVYARAJ CONSTRUCTION PVT. LTDTHRO' DIRECTOR,JASHUMATI SANJAYBHAI RAJYAGURU,DIVYANIL SANJAYHAI RAJYAGURU,NILRAJ CONSTRUCTION PVT. LTD. CO. - THRO' DIRECTOR,RAJYAGURU CONSTRUCTION PVT.LTDTHRO' DIRECTOR,SANJAYRAJ & CO. - THRO'PARTNERDARSHAN I RAJYAGURU	NOTICE SERVED,(MR BD KARIA)
1026	CRA/59/2003	28/06/2011	SHANTILAL GOKALBHAI,	MR KETAN D SHAH	GOKALDAS JADAVJIBHAI RATHOD THRO' HEIRS & L.R.,	(MR SANDEEP N BHATT)
1027	CRA/67/2003	19/07/2012	GOKULBHAI CHATURBHAI CHAUDHARI,GAJUBHAI CHATURBHAI CHAUDHRI,CHHANABHAI RAMTABHAI CHAUDHRI DECD.THRO'HIS LEGAL HEIRS,LAKDIBEN WD/O CHHANABHAI RAMTABHAI CHAUDHRI,KALAVATIBEN CHHANABHAI CHAUDHRI,PINAKIN CHHANABHAI CHAUDHRI,NATUBHAI CHHANABHAI CHAUDHRI	MR MM TIRMIZI	KIKABHAI KHEKHARBHAI PATEL (DECD.THROUGH HIS HEIRS),JIVIBEN KIKABHAI KHEKHARBHAI (WD/O.K.K.PATEL)DECD.THR'HEIRS,BABUBHAI KIKABHAI,VIKRAMBHAI KIKABHAI,VANMALIBHAI KIKABHAI,VAJYABEN KIKABHAI,KANTUBHAI KIKABHAI	,RULE SERVED
1028	CRA/80/2003	19/04/2011	SWIL LIMITED,	MR MIHIR H JOSHI	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD.,SUNIL KUMAR KHAITAN	DELETED,MR RD DAVE
1029	CRA/83/2003	16/08/2011	HEIRS OF DECD. JAMNADAS LAXMICHAND RANA,JAYANTILAL JAMNADAS RANA,PRAVINCHANDRA JAMNADAS RANA,KUSUMBEN JAMNADAS RANA,SUSHILABEN JAMNADAS RANA,INDIRABEN JAMNADAS RANA,BHARTIBEN JAMNADAS RANA,KIKIBEN WD/O JAMNADAS L RANA	MR MEHUL SHARAD SHAH	RAMANBHAI NAGINDAS RANA,	MR SUNIT S SHAH

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1030	CRA/127/2003	04/10/2010	JAMNADAS PREMJIBHAI BOSAMIA,	NANAVATY ADVOCATES	MOHMADBHAI A KADAR,SHEKHBABA ALIAS SALAMBIN ABA MUSA,HUSEN MOHMAD HALA,ABBAS U BALOCH,HAJI SHARIFKHAN HABIBKHAN,STATE OF GUJARAT,COLLECTOR,MAMLATDAR,DATAR CHHILAH REGISTERED TRUSTTHRO' COMMITTEE MEMBERS,HATIMALI FIDAALI DARUWALA,BADARMIYA UMARMIYA,UMAR KASAM MAHIDA,CHANDRAKANT JAGJIVAN MALAVIA,KESHUBHAI RAMBHAI ODEDARA,IKABAL IBRAHIM MOTANWALA,MAHANT GOPALANANDJI,ANIRUDHA VOHRA,MEGHNAND GURU MANOHARANANDJI,KANJIBHAI LAXMANBHAI PATEL,MAHENDRA LILADHAR MASHARU,PRANLAL P VYAS,KANTILAL BHAGWANJI,IKABAL ABUBHAI KURESHI NEW GHANCHIVADA,HARUN HASAMBHAI BHATTI,ISMAIL LAKHIYAR SODHA SUKHNATH CHAWK,HASAM NOORMOHMAD SAMA OPP. MAJEWADI DARWAJA,AMAD ISABHAI SAMA DIR,ALIBHAI ISABHAI SAMA,AMARBIN SALAM,SATAR ALIA SABBIRALISHA,IBRAHIM HAJI ABDUL RAHIM BUKAR FALIA,ISMAIL GULAM MOHMAD BUKARFALIA,TALABKHAN ABDUL RAHEMANKHA,ABDUL RHIM HAJI HASAM SHEKH,GULAM MOHMAD RAHIMBHAI PATANI,ABAHASAN BINMOHMAD KASIRI,ABBASALI BINMOHMAD MANESAR DHOBIVAD,MOHMADSA SIDISHA,HASAM VALIMOHMA KHATAKI,GAFAR UMARBHAI KHATRI,DOSTMOHMAD VALIMOHMAD BALOCH,FARUK MOHMAD KHATAKI,MAMAD SIDIBHAI KHATAKI,ADAM SULEMAN GHANCHI,FAIJDINMIYA MOJDINMIYA OCC. SERVICE,MOHMAD SAFI ABDUL GANI SORATHIA,JAMAL MOHMADBHAI BAKHOL,HAJI JANMOHMAD UMARBHAI BALOCH,ALIBHAI ABDULABHAI SIPAHI,JUSAB ABDULGANI KHALIA,MAHEMUDMIYA IBRAHIMMIYA KADARI,IBRAHIM MUSA MAKRANI,HAJIBHAI JUSABBHAI PALEJA,KARIMSHAW SARVADI	,GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R),MR BJ TRIVEDI,(MR HIMANSHU TRIVEDI),(MR JT TRIVEDI)
1031	CRA/132/2003	26/07/2011	THAKORE ANARJI KANAJI (DANAJI)DECD. THRO' LEGAL HEIRS,	MR MEHUL SHARAD SHAH	LAXMI MARKET CO-OPERATIVE SOCIETY,LAXMI MARKET CO-OPERATIVE SOCIETY - THRO' CHAIRMAN	RULE SERVED,(MR FB BRAHMBHATT)
1032	CRA/136/2003	24/01/2011	KATHAD LAKHMAN,THARAN LAKHMAN,AMRA LAKHMAN,MULU BABU,MINOR THRO'HIS FATHER BABU LAKHMAN KAMADIA	MR YOGESH S LAKHANI	AMARBEN JIVABHAI,RAMBHAI JIVABHAI,DHIRU PITHA,MINOR THRO'PITHA RANA (DIED)	RULE SERVED,MR AR THACKER
1033	CRA/146/2003	16/06/2011	MITHABAI DAYARAM ABOTI,RAMJI DAYARAM ABOTI,AMRATLAL DAYARAM ABOTI,LAHERILAL DAYARAM ABOTI,KANTILAL DAYARAM ABOTI,TRIBHUVAN DAYARAM ABOTI,HASMUKH DAYARAM ABOTI,RAMILABEN DAYARAM ABOTI	MR BY MANKAD	RAYCHAND UMARSHI SHAH,	MR KIRTIDEV R DAVE
1034	CRA/149/2003	01/10/2010	HEIRS OF GUNVANTRAI HARSHADRAIDAVE,DIPAK GUNVANTRAI DAVE,YOGESH GUNVANTRAI DAVE,KAMLESH GUNVANTRAI DAVE,JAYSHRIBEN WD/O GUNVANTRAI HARSHADRAI DAVE,RENUKABEN GUNVANTRAI DAVE	HL PATEL ADVOCATES	HEIRS OF CHHAGANBHAI HARJIBHAICHAUHAN,SAMUBEN CHHAGANBHAI,BALDEVBHAI CHHAGANBHAI,ARVINDBHAI CHHAGANBHAI,PRAKASHBHAI CHHAGANBHAI,JAYSHRIBEN CHHAANBHAI,KOKILABEN CHHAGANBHAI	,MR KIRTIDEV R DAVE
1035	CRA/163/2003	23/03/2012	JIGNESH VISHRAM BAROT,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SWAMINARAYAN MANDIR TRUST,NEW INDIA ASSURANCE CO. LTD.	RULE SERVED,MR HEMANT S SHAH

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1036	CRA/164/2003	01/12/2010	MADHUBEN PRATAPBHAI THACKER,	MR MEHUL S SHAH,(MR SURESHM SHAH)	POOJA PRATAPBHAI THACKER,ORIENTAL INSURANCE CO.LTD.	RULE SERVED,MR RAJNI H MEHTA
1037	CRA/165/2003	17/09/2010	HASMUKHLAL AMBALAL MODHIA,	MR KUNJAL D PANDYA	STATE OF GUJARAT,DAHOD URBAN CO-OP. BANK LTD.	RULE SERVED,MR AJAY R MEHTA
1038	CRA/168/2003	28/08/2012	DILIPBHAI S SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH),HCLS COMMITTEE	M B PARIKH FINSTOCKS LTD.,	MR AJ YAGNIK
1039	CRA/172/2003	29/11/2010	MEDI-SURGICHEM PVT. LTD.,	MR KG SUKHWANI	STATE OF GUJARAT,DIRECTOR OF HEALTH SERVICES (MEDICAL SECTION),DIRECTOR	GOVERNMENT PLEADER
1040	CRA/191/2003	27/06/2011	VRAJLAL NANDLAL - DECD. THRO' HEIRS,SARASWATIBEN VRAJLAL,BIPIN VRAJLAL	(MR CL SONI)	SAJJAN KUNVARBA JAGMALJI ZALA,	MR KAPIL K ACHARYA
1041	CRA/204/2003	24/01/2011	H J MUNIYA,	MR MA KHARADI	THE CIVIL JUDGE J.D. AND,THE DISTRICT DEVELOPMENT OFFICER,,GALABHAI HINGABHAI VAHONIA (DECD.THROUGH HIS HEIRS),HAVSINGBHAI GALABHAI,SIKABHAI GALABHAI,PARSANGBHAI GALABHAI,HARSINGBHAI GALABHAI VAHONIA	UNSERVED EXPIRED (N),DELETED,RULE SERVED,MR SUNIL S JOSHI
1042	CRA/224/2003	22/03/2012	SUNIL KUMAR KHAITAN,	MR TARANG P PANDYA	GUJARAT INDUSTRIAL INVESTMENT CORPORATION,SWIL LIMITED	MR RD DAVE,MS AMRITA M THAKORE
1043	CRA/252/2003	10/06/2014	PANACHAND LALLUCHAND SHAH SINCE DECD.THRO HIS HEIRS,JASUMATIBEN WD/O, PANACHAND SHAH,ROHITKUMAR S/O PANACHAND SHAH,PANKAJKUMAR S/O.PANACHAND SHAH	MR SUNIT S SHAH,	HEERACHAND GULABCHAND SHAH,ROHITCHANDRA S/O DECD.HIRACHAND SHAH,JYOTSNABEN D/O DECD.HIRACHAND SHAH W/O DHRUVKUMAR CONTRACTOR,PANNABEN D/O DECD.HIRACHAND SHAH W/O KISHORBHAI SHAH,GIRABEN D/O DECD.HIRACHAND SHAH W/O VIJAYBHAI SHAH	(MR SUNIL C PATEL)
1044	CRA/253/2003	16/01/2009	PRAKASH INDUSTRIES LTD.,	MR JAIDEEP B VERMA	GRASIM INDUSTRIES LTD.,	MR AR GUPTA
1045	CRA/258/2003	03/07/2012	DAMODARDAS BOGHABHAI PRAJAPATI,	MR SUNIT S SHAH	PRAVINBHAI KHODABHAI SOLANKI,ASHWINBHAI ALIAS HIMMATSINH KHODABHAI SOLANKI	MR RAJKUMAR N VORA
1046	CRA/268/2003	18/07/2013	AMBALAL MAGANLAL KHALAS.DECD. THRO'LEGAL HEIRS(CA.11241/2007,NARMADABEN WD/O.AMBALAL MAGAN LAL KHALSAD.(EXPIRED),JASHWANTLAL AMBALAL KHALAS.,KIRTIBHAI AAMBALAL KHALAS.,SAROJBEN ZAVERCHAND KHALAS.,RAJESHBHAI ZAVERCHAND KHALAS.,HETALBEN ZAVERCHAND KHALAS.,JIGISHA ZAVERCHAND KHALAS.,TUSHARBHAI ZAVERCHAND KHALAS.,DHANUBEN PRAFULCHANDRA SHAH.,PARVATIBEN JAYANTILAL KHALAS.,DAKSAHBEN NAGINDAS BALSARA.,SUMITRABEN THAKORELAL CHUDGAR,,HEMLATABEN JAYANTILAL KHALAS	DELETED,MR DC DAVE,	VASANTLAL CHIMANLAL KHALAS (THROUGH HIS LEGAL HEIRS),NAVIN VASANTLAL KHALAS,RAMESH VASANTLAL KHALAS,MUKESH VASANTLAL KHALAS,HEIRS OF DECD. NARANBHAI MAGANLAL KHALAS,HEIRS OF DECD. PUNAMCHAND NARANDAS KHALAS,HEIRS OF DECD. VIMALBEN RATILAL KHALAS,BHARTIBEN MOTILAL RIKSHAWALA,CHANDRIKABEN WD/O PUNAMCHAND NARANDAS,NARESH RATILAL KHALAS,MINOR MITHUN P KHALAS THRO' GUARDIAN CHANDRIKABEN,RAJESH RATILAL KHALAS,MINOR SANKET P KHALAS THRO' GARDIAN CHANDRIKABEN,MINOR URVI PUNAMCHAND KHALAS THRO'GUARDIAN CHANDRIKABEN	,SERVED BY AFFIX(N),SERVED BY AFFIX. (R),MR MM TIRMIZI,MR VILAS G GOSWAMY,MR YH MOTIRAMANI,HCLS COMMITTEE
1047	CRA/276/2003	29/02/2016	SULEMAN KASAM PATEL DECD.THROHIS LEGAL HEIR,YAKUB SULEMAN PATEL,AMINA SULEMAN PATEL,HAVABIBI D/O SULEMAN PATEL	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR TRILOK J PATEL
1048	CRA/277/2003	29/02/2016	AHMAD MOHMAD PATEL DECD.THRO' HIS LEGAL HEIR,IBRAHIM AHMAD PATEL,YUSUF AHMAD PATEL DECD.THRO' HIS LEGAL HEIRS,ZUBEDA YUSUF PATEL,SHAHENAZ YUSUF PATEL,SHIRIN YUSUF PATEL	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR TRILOK J PATEL

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1049	CRA/278/2003	29/02/2016	BAI AMINA WD/O MOHMAD SULEMAN,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR TRILOK J PATEL
1050	CRA/279/2003	29/02/2016	IBRAHIM MOHMAD SARIGAT DECD. THRO'HIS LEGAL HEIRS,AYASA IBRAHIM SARIGAT,RESMA IBRAHIM SARIGAT,NAFISA IBRAHIM SARIGAT,FATMA IBRAHIM SARIGAT,ASMA IBRAHIM SARIGAT,MOHMAD IBRAHIM SARIGAT,ILIYAS IBRAHIM SARIGAT,YAKUB MOHMAD SARIGAT THRO'POW.OF ATTON.YAKU M SARIGAT	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR TRILOK J PATEL
1051	CRA/280/2003	29/02/2016	BAI AYASA D/O IASAP MOHMAD SARIGAT,	MR JA ADESHRA	J N PATEL ADVOCATE DECD THROUGH HEIRS,DIPAK JAYANTIBHAI PATEL ADVOCATE & NOTARY PUBLIC	,MR TRILOK J PATEL
1052	CRA/281/2003	23/03/2012	VERAVAL MERCANTILE CO.OP. BANK LTD.,	MR CC KAMDAR	RAJESHKUMAR HARIDAS HARIDAS DEVJI & CO.,RAMNIKLAL DEVJIBHAI DATTANI,HARIDAS DEVJIBHAI DATTANI HARIDAS DEVJI & CO.	SERVED BY AFFIX. (R),MR ANSHIN H DESAI
1053	CRA/282/2003	01/10/2010	VERAVAL MERCANTILE CO.OP. BANKLTD.,	MR CC KAMDAR	HARIDAS DEVJI & CO.,HARIDAS DEVJIBHAI DATTANI PARTNER NO.1,PRAFULCHANDRA HARIDAS DATTANI PARTNER NO.1,RAMNIKLAL DEVJI & CO.,ANSUYABEN HARIDAS DATTANI (DECD.THROUGH LEGAL HEIRS),HARIDAS DEVJI DATTANI HARIDAS DEVJI & CO.,PRAFULCHANDRA HARIDAS DATTANI HARIDAS DEVJI & CO.,JITENDRA HARIDAS DATTANI HARIDAS DEVJI & CO.,RAJESH HARIDAS DATTANI HARIDAS DEVJI & CO.,DILIPKUMAR HARIDAS DATTANI HARIDAS DEVJI & CO.,HASMUKH HARIDAS DATTANI HARIDAS DEVJI & CO.	,SERVED BY AFFIX. (R),MR ANSHIN H DESAI
1054	CRA/289/2003	08/02/2018	MAHAMDYUSUF SHAIKHAHMAD-DECD.THRO HEIR,YUSUF SHIAKHAHMAD MANIAR,FAKIRAHMED RAHEMTULLA MALEK DECD.THRO HEIRS,AYESHABIBI WD/O FAKIRAHMED RAHEMTULLA MULLA,ZAKIRHUSAIN FAKIRAHMED MULLA,M.YUSUF FAKIRAHMED MULLA,FATMABANU FAKIRAHMED MULLA,ABDUL AZIZ F.MULLA,HAFIZ RAHEMTULLA FAKIRAHMED MULLA,ZAKIRBANU SHARIF MULLA	,MR KV SHELAT	JENABBIBI ABDULMIYA KADIWALA,ABDULMIYA ABDUL RAHIM KADIWALA	NANAVATI & NANAVATI
1055	CRA/299/2003	11/01/2013	ARVINDBHAI DHANJIBHAI JOBANPUTRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VIJAYKUMAR GAURISHANKAR THAKKAR,	MR RC KAKKAD
1056	CRA/301/2003	13/12/2010	P J TEXTILES,POKARDAS HARUMAL	MR DC DAVE	LAJPATRAI CHATRABHUJ,DASUMAL RAMDEV,GIRDHARILAL CHAMADIA,SUMAN SYNTHETICS,BALURAMJI,CHAMADIA TEXTILES,DELETED AS PER EX. 15,HARIPRASAD CHAMADIA,GIRDHARILAL CHAMADIA,NARAINPRASAD CHAMADIA,SITARAM CHAMADIA	DELETED,SERVED BY AFFIX. (R),RULE UNSERVED,MR KV SHELAT
1057	CRA/312/2003	13/01/2012	ANILKUMAR DATTATREYA MODEY,	MR AMAR D MITHANI,MR JASWANT K SHAH	DECD. SHRIRAM LAXMINARAYAN SHARMA,KAILASH SHRIRAM SHARMA,MADHUBHAI SHRIRAM SHARMA,ASHWIN DAYAL CHATURANI	,RULE SERVED BY DS,MR.DIPAK B PATEL
1058	CRA/330/2003	01/04/2011	REFRIGERATION & APPLIANCES,RAMESHCHANDRA HIMATLAL THAKKAR,DINESH RAMESHCHANDRA THAKKER,JAYESH RAMESHCHANDRA THAKKER,KANTABEN RAMESHCHANDRA THAKKER,NILABEN RAMESHCHANDRA THAKKER	M/S TRIVEDI & GUPTA	JAYABEN BHARATKUMAR THAKKER,KALPANABEN YOGENDRAKUMAR THAKKER,SAURABH NANDKUMAR THAKKER	NOTICE SERVED BY DS, (MR S N THAKKAR)
1059	CRA/337/2003	30/03/2012	BHAVUBHA ALIAS BHANUBHA MADARSANG GOHEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHRUSTI COOPERATIVE HOUSING SOCIETY - THRO' SECRETARY,	MR JIGAR M PATEL

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1060	CRA/338/2003	14/05/2010	O.N.G.C. LTD.,	M/S TRIVEDI & GUPTA	LEGAL HEIRS OF DECD. BAROT AMBALAL,BAROT JAYDEV AMBALAL,BAROT DASHRATH AMBALAL,BAROT VIJAY KUMAR AMBALAL,SPL. LAND ACQ. OFFICER	,GOVERNMENT PLEADER,RULE SERVED
1061	CRA/349/2003	11/04/2012	MARK SKILL - THRO'PROPRIETOR BHAGWATI KANTHARIA,GAUTAM KANTHARIA	MR SUNIT S SHAH	VOLTAS LIMITED,	MR SANJAY A MEHTA
1062	CRA/353/2003	30/03/2012	KUMAR GOPALJI SHAH,	MR DC DAVE	FOOD CORPORATION OF INDIA,	MR SHAKEEL A QURESHI
1063	CRA/354/2003	21/03/2011	KUMAR GOPALJI SHAH,	MR DC DAVE	FOOD CORPORATION OF INDIA,FOOD CORPORATION OF INDIA THRO' MANAGING DIRECTOR,DISTRICT MANAGER	RULE NOT RECD BACK,RULE SERVED,MR SHAKEEL A QURESHI
1064	CRA/355/2003	01/10/2010	STATE OF GUAJRAT AND OTHERS,DEPUTY COLLECTOR (PRANT OFFICE),MAMLATDAR, HIMATNAGAR,TALATI-CUM-MANTRI, BORIYA-KHURAD GRAM PANCHAYAT,,SUPDT. LAND RECORDS	GOVERNMENT PLEADER	PARMAR JASWANTSINH FATEHSINH,PARMAR VANRAKSINH NATHUSINH,PARMAR SAJJANBA (WIDOW OF LAXMANSINH JAWANSINH),PARMAR PARASBHA LAXMANSINH,PARMAR SONALBA LAXMANSINH,PARMAR KESARBA LAXMANSINH,PARMAR SAJJANSINH LAXMANSINH,PARMAR SAJJANSINH DALPATSINH,PARMAR JAYDIPSINH MADANSINH,PARMAR VIJAYSINH(GAJENDRASINH)MULSINH,PARMAR MAKHUSINH BHIKHUSINH,PARMAR ZALAMSINH KESHRISINH,PARMAR DIVANISINH JAWANSINH,PARMAR HEMLATAKUVARBA VANRAJSINH,PARMAR BALVANTSINH JAVANSINH,PARMAR MAHIPATSINH NATVARSINH,PARMAR VAJESINH UMEDSINH,PARMAR BHARATSINH PRUTHVISINH,PARMAR PRABHATSINH MOTISINH	MR JV JAPEE
1065	CRA/361/2003	27/09/2013	HEIRS OF DECD. LALCHANDDAS GOPALDAS,LAXMIBEN WD/O LALCHANDDAS GOPALDAS,HASMUKHLAL LALCHANDDAS KAYASTH,ARVIND LALCHANDDAS KAYASTH,SURESHCHANDRA LALCHANDDAS KAYASTH,GUNVANT LALCHANDDAS KAYASTH,SATISH LALCHANDDAS KAYASTH,ASHOK LALCHANDDAS KAYASTH,RAJESHBHAI LALCHANDDAS KAYASTH,SMT.INDIRABEN ARVIND KAYASTH.,RAKESH ARVIND KAYASTH.,HIREN ARVIND KAYASTH.,BHIKHESH HASMUKHLAL KAYASTH	MR VIMAL A PUROHIT,	HEIRS OF DECD. SHIVKUMAR RAM- PARAD DAVE,DAVE SUDHIRKUMAR SHIVKUMAR DECD.THRO HEIRS,DAVE RANNABEN SHIVKUMAR,DAVE RAJESHWARIBEN SHIVKUMAR,DAVE KIRANKUMAR SHIVKUMAR,DAVE NIKUNJKUMAR SHIVKUMAR,VARSHABEN WD/O SUDHIRKUMAR DAVE D/O KANTILAL PURANI,URVISH SUDHIRKUMAR DAVE	,(MR MB GANDHI),MR BHAVESH N DAVE,VIRAL K SHAH
1066	CRA/364/2003	20/09/2010	NIRMALADEVI RAMESHCHANDRA AGRAWAL,	MR KV SHELAT	NAVINCHANDRA GOVINDBHAI SHAH,RAJNIKANT GOVINDBHAI SHAH	(MR HEMANG R RAWAL)
1067	CRA/366/2003	02/08/2011	RAKESHKUMAR ISHWARBHAI PATEL,	(MR NS DESAI)	SMITA ENGINEERING WORKS,AMIT STEEL POLISHING WORKS,AMBICA ENGINEERING WORKS	RULE SERVED,MR NILESH M SHAH
1068	CRA/367/2003	05/07/2013	KANTABEN MANULAL,	(MR MB GANDHI)	MAFATLAL MOTILAL PATEL DECD.THRO HEIRS,DAHIBEN @ SITABEN WD/O MAFATLAL MOTILAL PATEL,MISS NAINABEN MAFATLAL PATEL,PARESH MAFATLAL PATEL,INDRAVADAN JIVANLAL BHAVSAR	(MR PRAFUL J BHATT),MR JIGAR P RAVAL
1069	CRA/369/2003	17/08/2012	VAHIDABANU JAMIYATKHAN BABI (SUBSTITUTED PARTY),	MR PJ KANABAR	MANHARLAL VITHTHALDAS KAVA,	MR DIVYESH SEJPAL
1070	CRA/372/2003	16/08/2012	GOVINDBHAI BECHARBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MAHENDRA PASABHAI,MAHESHBHAI PASAHAI	MR KV SHELAT

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1071	CRA/373/2003	05/07/2011	SURENDRAKUMAR NATWARLAL SHAH,	(MR BD KARIA)	TRILOKKUMAR DURLABHDAS TEKAR,	RULE SERVED
1072	CRA/378/2003	05/07/2011	VHORA ZABIRHUSSEIN TAHERALI,KAZI RAHEMUBHAI KARIMBHAI	MR MM TIRMIZI	BHARWAD RAMSHIBHAI DHUNABHAI (DIED DURING PENDENCY OF SUIT),	(MR MAHENDRA K PATEL)
1073	CRA/381/2003	24/01/2011	MESSSRS PRANJIVANDAS VIRJIBHAI,SONI PRANJIVANDAS VIRJIBHAI,SONI BHARATKUMAR PRANJIVANDAS	MR DC DAVE	PRAVINKUMAR MOHANLAL MODI,	MR RAJKUMAR N VORA
1074	CRA/383/2003	16/08/2012	DURGAPRASAD NATHURAM AGRAWAL (DEC.THR.HEIR),	MR VIBHUTI NANAVATI	HARICHARANLAL MAKHKHANLAL AGRAWAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1075	CRA/384/2003	29/09/2011	DAUDBHAI FIDAALI BUTWALA,		HEIRS OF DECD. TAIYABBHAI HASANBHAI UNWALA,JAITUNBEN WD/O TAIYABBHAI HASANBHAI UNWALA,RASHIDABEN D/O HASANBHAI UNWALA,KHOJAMA HASANALI UNWALA,KUTBI HUSAINIBHAI	,MR DC DAVE
1076	CRA/386/2003	25/07/2012	JAYANTILAL SOMNATH - DECD. THRO' LEGAL REPRESENTATIVES,KANTABEN WD/O JAYANTILAL SOMNATH,JASHVANT JAYANTILAL,HARSHAD JAYANTILAL,NARENDRA JAYANTILAL,REKHA JAYANTILAL	MR TUSHAR MEHTA,MR KETAN D SHAH	PRABHUDAS VIRJIBHAI THRO' LEGAL REPRESENTATIVES,LABHUBEN WD/O.PRABHUDAS HIRJIBHAI,MUKESH PRABHUDAS,CHANDRIKABEN PRABHUDAS,MADHUBEN BABULAL,PRAFULLABEN JAYESHKUMAR,SANUBEN MAHESHKUMAR,CHANDANBEN BHARATKUMAR,BHANUBEN DHIRAJKUMAR,NAYNABEN AMITKUMAR	,MR DC DAVE,MR KETAN D SHAH
1077	CRA/390/2003	24/01/2011	HEIRS & L.R. OF TULSIDAS PREMCHAND,BHARATBHAI TULSIDAS,SURESHBHAI TULSIDAS,NIRMALABEN TULSIDAS,BHAVNABEN TULSIDAS,RASMIBEN TULSIDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	TRUSTEES OF SHETH HATHISING KESARISING TRUST,SHRENIKBHAI KASTURBHAI,GAURAVBHAI ANUBHAI,PANKAJBHAI SUDHAKARBHAI,SURESHBHAI VIJAYSINHBHAI,SANVEGBHAI LALBHAI,ASHOKBHAI C GANDHI	,MR TEJAS P SATTA
1078	CRA/399/2003	26/06/2012	ATMARAM SEVANDAS PATEL DECD. THRO' LEGAL HEIRS,JOITIBEN ATMARAM PATEL,ASHOKBHAI RANCHODBHAI PATEL	MR DR BHATT	MADHUSUDANDAS PURSHOTTAMBHAI PATEL,NAVINBHAI PURSHOTTAMBHAI PATEL	MR DC DAVE
1079	CRA/3/2004	16/04/2009	RAJNIKANT P PATEL,	MR AMAR N BHATT	KANDARP P VYAS,	MR VIBHUTI NANAVATI
1080	CRA/10/2004	22/09/2010	MANSUKHBHAI BHURABHAI GHAMIT,	MR MTM HAKIM	LAKHVIRSINGH VASANTSINGH RAWAD,TARPOLSINGH BISDHARSINGH RAWAD,UNITED INDIA INSURANCE CO.LTD.,GAJWABHAI VEERBHAI PARMAR,VALJIBHAI RAMJIBHAI SORATHIA,NEW INDIA INSURANCE CO. LTD.	DS AFF.NOT FILED (R),MR VIBHUTI NANAVATI
1081	CRA/11/2004	28/06/2011	CHANDRAKANT KESHAVLAL SHAH,	MR JA ADESHRA	LEGAL HEIRS OF DECD. HASMUKHLAL HARJIVAN SHAH,MADHUKANTABEN HASMUKHLAL SHAH,NILESH HASMUKHLAL SHAH,SAMIR HASMUKHLAL SHAH,VIRAJ HASMUKHLAL SHAH	,MS ARCHANA C RAVAL
1082	CRA/17/2004	16/09/2010	NANJIKAKA KARSANKAKA,BHIMAJIBHAI KARSANBHAI PATEL,RATILAL KHETABHAI PATEL,MAVAJIBHAI DAHYABHAI PATEL,JETHABHAI SAVAJIBHAI PATEL,DEVARAMBHAI DEVASHIBHAI PATEL,ISHWARBHAI BHAILALBHAI PATEL,HANSRAJBHAI RAMJIBHAI PATEL	MR AJ MEMON	NURUDDIN BADAMIYA SAIYAD,ASHRAFALI ABBASALI SAIYED,IMDADALI JILANIMIYA SAIYED	MR MC BHATT,MR MB FAROOQUI
1083	CRA/20/2004	14/06/2013	VANAND SAVJIBHAI TAPUBHAI DECD.THRO.LEGAL HEIRS,KANTABEN SAVJIBHAI,RAMESH SAVJIBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH),	BAI JAYAKUNVAR DURLABHJI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI

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1084	CRA/21/2004	27/09/2010	LEGAL REPRESENTATIVES OF DECD.PATEL BABUBHAI MOHANBHAI,PATEL BHARATKUMAR BABULAL,PATEL DHARMENDRAKUMAR BABULAL,PATEL SHANTABEN WD/O BABULAL,LEGAL REPRESENTATIVES OF PATELAMBALAL BHAICHAND,PATEL JAYANTILAL AMBALAL,PATEL DASRATHBHAI AMBALAL,PATEL MAHESHBHAI AMBALAL,PATEL JAKUBEN WD/O AMBALAL	(MR DK ACHARYA),MS DHARA M SHAH,MR SHIVANG M SHAH	LEGAL REPRESENTATIVES OF DECD.PATEL BHAGWANBHAI JETHABHAI,PATEL SHANTABEN WD/O BHAGWANBHAI JETHABHAI,PATEL MAHENDRABHAI BHAGWANBHAI,PATEL NITINBHAI BHAGWANBHAI,PATEL PARSHOTTAMBHAI JETHABHAI,NAGARPALIKA UNJHA,UNJHA VIKAS SATTA MANDAL	,RULE SERVED,MR YV SHAH,MR SHAKEEL A QURESHI,MR AMIT C NANAVATI
1085	CRA/26/2004	24/01/2011	AMRELI DISTRICT PANCHAYAT,	MR PJ KANABAR	GOVINDJI GORDHANDAS,STATE OF GUJARAT,M H VAKHARIA - SOLE ARBITRATOR	RULE SERVED,MR GT DAYANI
1086	CRA/46/2004	16/06/2012	HEIRS AND LRS OF DECD. LAKHA- BHAI NARANBHAI,MOGHIBEN LAKHABHAI,RAMSHI LAKHABHAI,PRAFUL LAKHABHAI	MR ANSHIN H DESAI,	HEIRS AND LRS OF DECD. BHURA KANA,JASHA BHURA,KATHAL BHURA,ALING BHURA,JIVAR BHURA,HAMIR BHURA,DEVAYAT BHURA,KOLI VASHAJI NARANBHAI	,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1087	CRA/47/2004	23/08/2011	BHOVANBHAI NATHUBHAI PATEL,	MR SHASHIKANT S GADE	CHHAGANBHAI BUDHIYABHAI PATEL THRO'P.O.A.,	(MR PRABHAV A MEHTA)
1088	CRA/51/2004	25/01/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABH MOHAN,CHHAGAN MOHAN	MR UTPAL M PANCHAL
1089	CRA/52/2004	25/01/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI LIMBABHAI,VITTHALBHAI KHIMABHAI	MR UTPAL M PANCHAL
1090	CRA/53/2004	25/01/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI GOKALBHAI,	MR UTPAL M PANCHAL
1091	CRA/55/2004	25/01/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHA SHAMJI VORA,	MR UTPAL M PANCHAL
1092	CRA/56/2004	25/01/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BOGHA ARJAN,	MR UTPAL M PANCHAL
1093	CRA/65/2004	21/06/2011	GARBADA MADHYAMIK KELAVANI MANDAL,	MR KV SHELAT	VORA YUSUFI FAKRUDDIN,	(MR RN SHAH)
1094	CRA/66/2004	09/05/2011	RAMESHKUMAR CHHOTALAL SHAH,	MR TV SHAH	PATEL VARANASIBHAI SHIVRAM,	NOTICE SERVED
1095	CRA/74/2004	13/12/2010	LAJPATRAI CHATRABHUJ,	MR KV SHELAT	P J TEXTILES,POKARDAS HARUMAL,DASUMAL RAMDEV,GIRDARLAL CHAMADIA,SUMAN SYNTHETICS,BALURAMJI,CHAMADIA TEXTILES,DELETED AS PER EXH. 5,HARIPRASAD CHAMADIA,GIRDHARILAL CHAMADIA,NARAINPRASAD CHAMADIA,SITARAM CHAMADIA	
1096	CRA/75/2004	26/03/2012	SADHUBEN WD/O KACHRABHAI MALI,MAGANBHAI KACHRABHAI MALI,DAHYABHAI KACHRABHAI MALI,BHAIJIBEN KACHRABHAI MALI	MR BHARAT T RAO	MANUBHAI JAMNADAS MEHTA,BIPINCHANDRA CHHABILDAS SHETH,YASHODHABEN CHIMANLAL KHAVDIA,RAGNIBEN CHANDRAKANT KHAVDIA,KIRITBHAI CHIMANLAL KHAVDIA,SASIKANT RASIKLAL SHETH	,MR MC BHATT,MR YN RAVANI,(MR DM BHATT)
1097	CRA/76/2004	16/04/2009	DY.INSPECTOR GENERAL,	MR KT DAVE,MR HARIN P RAVAL,MR JITENDRA MALKAN	STATE OF GUJARAT,AMRATBHAI NATHABHAI,MANUBHAI NATHABHAI,SHANKARBHAI NATHABHAI,GOVINDBHAI NATHABHAI,ARVINDBHAI NATHABHAI,VINUBHAI NATHABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1098	CRA/77/2004	27/01/2011	BAROT VITHALBHAI CHIMANBHAI,	MR BHARAT T RAO	DUDHSAGAR DAIRY EMPLOYEES CREDIT & SUPPLY CO.OP.SOC.LTD.,	MR AJAY R MEHTA
1099	CRA/83/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,MR JITENDRA MALKAN	STATE OF GUJARAT,JEDIBEN AMBALAL,PASHABHAI AMBALAL,VINAYCHANDRA AMBALAL,MANUBHAI AMBALAL	GOVERNMENT PLEADER,(MR MAYANK VORA)
1100	CRA/84/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,MARGABHAI RAMABHAI,BACHUBHAI RAMABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)

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1101	CRA/85/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,SOMABHAI GOVINDBHAI,VIMALABEN GOVINDBHAI,BHANUBEN GOVINDBHAI,SUBHADRABEN GOVINDBHAI,GANGABEN WD/O GOVINDBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1102	CRA/86/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,VIMALABEN WD/O MANUBHAI,NILESHKUMAR MANUBHAI,YOGESHKUMAR MANUBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1103	CRA/87/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,DAHIBEN WD/O AMBALAL,RATILAL AMBALAL,KESHABHAI AMBALAL	GOVERNMENT PLEADER,(MR MAYANK VORA)
1104	CRA/88/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,DULABHAI REVANDAS	GOVERNMENT PLEADER,(MR MAYANK VORA)
1105	CRA/89/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,BACHUBHAI KHODIDAS PATEL,JIVABHAI KHODIDAS PATEL	GOVERNMENT PLEADER,(MR MAYANK VORA)
1106	CRA/90/2004	16/04/2009	DY. INSPECTOR GENERAL,	MR KT DAVE,(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,JADIBEN WD/O AMBALAL MARGHABHAI,PASABHAI AMBALAL PATEL,VINODKUMAR AMBALAL PATEL,MANUBHAI AMBALAL PATEL	GOVERNMENT PLEADER,(MR MAYANK VORA)
1107	CRA/91/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,BABUBEN JENABHAI,SHANTABEN JENABHAI,JASHIBEN JENABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1108	CRA/92/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,PATEL BANSIBHAI MARGHABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1109	CRA/93/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,SANTABEN SOMABHAI,KANTIBHAI SOMABHAI,RANCHHODBHAI SOMABHAI,MANUBHAI SOMABHAI,KANUBHAI SOMABHAI,MANJULABEN SOMABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1110	CRA/94/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,CHOTABHAI RAMDAS	GOVERNMENT PLEADER,(MR MAYANK VORA)
1111	CRA/95/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,VIMALABEN WD/O MANUBHAI,NILESHBHAI MANUBHAI,YOGESHBHAI MANUBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1112	CRA/96/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,PURSHOTTAMBHAI GANDABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1113	CRA/97/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,PATEL MANGABHAI SHAMALBHAI,PATEL AMBABHAI DULABHAI,GANGABEN CHABABHAI,PASABHAI CHABABHAI,SHIVABHAI CHABABHAI,CHANDUBHAI CHABABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1114	CRA/98/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,CHANDRIKABEN NARANBHAI HEIRS OF NARANBHAI GOVINDBHAI,DHARMISTABEN NARANBHAI HEIRS OF NARANBHAI GOVINDBHAI,ALKABEN NARANBHAI HEIRS OF NARANBHAI GOVINDBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1115	CRA/99/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,SHARDABEN NATHABHAI,JITENDRAKUMAR NATHABHAI,ARVINDBHAI NATHABHAI,RAMANBHAI NATHABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1116	CRA/100/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,MANGALBHAI DAHYABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1117	CRA/101/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,KUMBHAR SOMABHAI MATHURBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1118	CRA/102/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,GANGABEN WD/O SOMABHAI LALUBHAI,NATWARBHAI SOMABHAI,SURESHBHAI SOMABHAI,BHARATBHAI SOMABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1119	CRA/103/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,DAHIBEN AMBALAL,KESHABHAI AMBALAL,RATILAL AMBALAL	GOVERNMENT PLEADER,(MR MAYANK VORA)
1120	CRA/104/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,SHARDABEN WD/O NATHABHAI HEIRS OF NATHABHAI JANIDAS,RAMANBHAI NATHABHAI HEIRS OF NATHABHAI JANIDAS,ARVINDBHAI NATHABHAI HEIRS OF NATHABHAI JANIDAS,JITUBHAI NATHABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1121	CRA/105/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,MANUBHAI SHAMALBHAI PATEL,DASHRATHBHAI SHAMALBHAI PATEL,RAMESHBHAI SHAMALBHAI PATEL	GOVERNMENT PLEADER,(MR MAYANK VORA)
1122	CRA/106/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,SOMABHAI GOVINDBHAI,VIMLABEN GOVINDBHAI,BHANUBEN GOVINDBHAI,SUBHADRABEN GOVINDBHAI,GANGABEN WD/O GOVINDBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1123	CRA/107/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,BHIKHABHAI SHANKERBHAI,KANUBHAI SHANKERBHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1124	CRA/108/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,KANUBHAI BHALABHAI,RANCHODBHAI BHALABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1125	CRA/109/2004	16/04/2009	DY. INSPECTOR GENERAL,	(MR S N THAKKAR),MR JITENDRA MALKAN	STATE OF GUJARAT,SHANKERBHAI ADARBHAI,BABUBHAI CHOTABHAI,VISHNUBHAI CHOTABHAI,BALDEVBHAI CHOTABHAI	GOVERNMENT PLEADER,(MR MAYANK VORA)
1126	CRA/120/2004	28/06/2011	NAGORI CHANDBHAI GABHARUBHAI,	MR HR PRAJAPATI	PANDYA JANAKRAI HIRALAL,BHANUMATIBEN NATHALAL PANDYA	(MR PJ VYAS)
1127	CRA/123/2004	25/03/2011	SHRI BABUBHAI .S. PATEL,JUNIOROFFICER OF GUJ.STATE,	MR SHIRISH JOSHI	PRAHALATBHAI MOTIRAM ANASANE,PRATAP RAM REVA SHANKER VYAS,ASHOKBHAI GAUTAMBHAI PATEL,BHAGWATI KRUPA COOPERATIVE HOUSING SOCIETY LIMITED	DELETED,RULE SERVED, (MR GIRISH D BHATT)
1128	CRA/130/2004	17/09/2010	ASHWINKUMAR LAXMISHANKER PANCHOLI,	MR MRUGEN K PUROHIT	JAYASHREEBEN ASHWINBHAI PANCHOLI ALIAS JAYABEN,	MR MP PRAJAPATI
1129	CRA/139/2004	25/01/2011	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVANJI KARSAN,	MR UTPAL M PANCHAL
1130	CRA/147/2004	08/07/2010	JYOTI PRAKASH GAJWANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRAKASH U GAJWANI,	MR HR PRAJAPATI
1131	CRA/148/2004	14/08/2013	BABUBHAI MOHANLAL PARMAR,	MR KV SHELAT	NARANBHAI DHANABHAI PARMAR,RAMJIBHAI DHANABHAI PARMAR,SOMABHAI DHANABHAI PARMAR,DELETED AS PER PURSHIS EX.9,MANIBEN UKABHAI PARMAR	,RULE NOT RECD BACK,RULE SERVED
1132	CRA/151/2004	17/08/2012	KALUBHAI NANJIBHAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAVJI VALJI KHUNT,	RULE SERVED

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1133	CRA/167/2004	28/06/2011	LEGAL HEIRS OF THE DECD. HASMUKHLAL HARJIVAN SHAH,MADHUKANTABEN HASMUKHLAL SHAH,NILESH HASMUKHLAL SHAH,SAMIR HASMUKHLAL SHAH,VIRAJ HASMUKHLAL SHAH	MS ARCHANA C RAVAL	CHANDRAKANT KESHAVLAL SHAH,	MR JA ADESHRA
1134	CRA/172/2004	24/09/2012	BHANUMATI GOPALDAS SANJANWALA,	MR RS SANJANWALA	KUMBHANKUMAR SATYEN SANJANWALA,DATTUBHAI BARIK BARI	NOTICE SERVED,MR AMIT V THAKKAR
1135	CRA/219/2004	16/06/2011	HEIRS OF DECD. BIPINBHAI BABUBHAI PATEL,RAJENDRAKUMAR BIPINBHAI PATEL,DILIPKUMAR BIPINBHAI PATEL,BHAVESHKUMAR BIPINBHAI PATEL,SAVITABEN BIPINBHAI PATEL,DILIPBHAI BIPINBHAI PATEL	MR YN RAVANI	DINESHKANT CHIMANLAL PATEL,	MR DC DAVE
1136	CRA/224/2004	11/08/2010	MOHANLAL ROOPCHAND SHAH,	MR D M AHUJA	RADHESHYAM RAMNIVAS SHAH,MOHANLAL RADHESHYAM SHAH,DINESH RADHESHYAM SHAH,MANOJ RADHESHYAM SHAH,SURESH RADHESHYAM SHAH	NOTICE SERVED,NOTICE UNSERVED
1137	CRA/233/2004	25/03/2011	GANPATSINGH JABBERSINGH RATHOD,	MR NL RAMNANI	PRADIP R. PATEL(DECD.) THRO' M/S. GUJARAT MARINE,	(MR CL SONI)
1138	CRA/236/2004	23/03/2015	VAGHELA AMRATLAL KALIDAS,	MR ABHAYKUMAR P SHAH	HEIRS OF DECD. GULAM HUSEN ABDUL RASUL,MOHAMAD SIDDIK GULAM HUSEN DIED DURING PENDENCY OF SUIT,MOHAMAD FAROOQ GULAM HUSEN,HAFIZABEN WD/O MOHAMAD SIDDIK GULAM HUSEN,NAFISABEN MOHAMAD SIDDIK GULAM HUSEN,MAHMADSHAFI ABDULRAZAK VORA,JEFUNISHA WD/O MAHMADSHAFI ABDULRAZAK VORA,MINOR RAISHMAHEMAD MAHMADSHAFI VORA,MOHINABANU MAHMADSHAFI VORA MINOR,SHAFISTABANU MAHMADSHAFI VORA,JAHIRABANU IDRISHBHAI	,RULE SERVED,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
1139	CRA/242/2004	02/08/2011	YUSUFBHAI ABBUBAKAR MEMON,	(MR SK BUKHARI)	HEIRS OF DECD. CHANDRASHEKHAR AMBAVIBHAI,SUNITABEN WD/O CHANDRASHEKHAR AMBAVIBHAI,ANUJABEN D/O CHANDRASHEKHAR AMBAVIBHAI,DIPENKUMAR S/O CHANDRASHEKHAR AMBAVIBHAI	,MS SEJAL K MANDAVIA
1140	CRA/243/2004	03/07/2009	SATISH NATWARLAL MEHTA,	HL PATEL ADVOCATES	SHAILESH GHANSHYAMBHAI SHAH,	MR ZUBIN F BHARDA
1141	CRA/246/2004	04/07/2011	GULAM MOHAMMAD MUSABHAI,		HEIRS OF UKABHAI MULABHAI,UJIBEN MULABHAI,TRIBHOVANDAS MULABHAI	,MR JF MEHTA
1142	CRA/247/2004	02/08/2011	GILOJILAL SUKHLAL JAIN,	MR HR PRAJAPATI	BHANUSHANKAR JAMANASHANKAR PUROHIT,	RULE SERVED
1143	CRA/248/2004	30/03/2012	NAVNITBHAI THAKORELAL PAREKH,RAMESHCHANDRA THAKORELAL PAREKH	UNSERVED EXPIRED (N),MR RUSHABH R SHAH	GHANSHYAM NANDLAL RAWAL,HARINARAYAN NANDLAL RAWAL	MR ZUBIN F BHARDA
1144	CRA/250/2004	25/11/2010	JAGRUTIBEN RAJESHKUMAR PRABHUBHAI SOLANKI,	MR NM KAPADIA	RAJESHKUMAR PRABHUBHAI SOLANKI,	MR EE SAIYED
1145	CRA/254/2004	26/03/2012	SARAD TRANSPORT CO.,	MS ARCHANA R ACHARYA	RUDIBEN SOMABHAI KOLI,NEW INDIA ASSURANCE CO. LTD,REHMANBHAI PIRKHAN KUTVAL	RULE SERVED,MR AJAY R MEHTA
1146	CRA/255/2004	26/03/2012	SARAD TRANSPORT CO.,	MS ARCHANA R ACHARYA	JILUBEN JIVABHAI KOLI,NEW INDIA ASSURANCE CO. LTD,REHMANBHAI PIRKHAN KUTVAL,	RULE SERVED,MR AJAY R MEHTA
1147	CRA/256/2004	26/03/2012	SARAD TRANSPORT CO.,	MS ARCHANA R ACHARYA	JADIBEN JIVABHAI KOLI,NEW INDIA ASSURANCE CO. LTD,REHMANBHAI PIRKHAN KUTVAL,	RULE SERVED,MR AJAY R MEHTA
1148	CRA/257/2004	26/03/2012	SARAD TRANSPORT CO.,	MS ARCHANA R ACHARYA	KOLI SAMABHAI NANJIBHAI,NEW INDIA ASSURANCE CO. LTD,REHMANBHAI PIRKHAN KUTVAL,	RULE SERVED,MR AJAY R MEHTA

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1149	CRA/263/2004	11/03/2011	BHARATBHAI NARSINGHBHAI CHAUDHARY,MINOR NILESHKUMAR NARSINGHBHAICHAUDHARY,MINOR DHARMESHKUMAR NARSINGHBHAI CHAUDHARY	MR NV GANDHI	MALEK RAFIK MALEK HIMANTBHAI MALEK,DALPATBHAI MANCHHUBHAI PATEL,NATIONAL INSURANCE COMPANY	MS MEGHA JANI,MR UTPAL M PANCHAL
1150	CRA/285/2004	12/10/2010	ZAVERI & COMPANY EXPORTS,KISHOREBHAI ZAVERI,ZAVERILAL VIRJIBHAI MANDALIA,BHARATBHAI PRANJIVANDAS MANDALIA,CHANDRESHBHAI ZAVERILAL MANDALIA	MR DC DAVE	SHREE CORPORATION,KANUBHAI BHAILALBHAI CHOKSHI,ASHOKKUMAR BHAILALBHAI CHOKSHI,UDAIYAN BHAILALBHAI CHOKSHI,BHANUMATIBEN WD/O BHAILABHAI DAHYABHAI,M D TEXTILE INDUSTRIES LTD.,MODERN IMPEX,MAHAVIR BUILDING,DEEP EXPORTS,H KUMAR JAMES IND.,P MANEKLAL SONI,GIRISHKUMAR LAHERCHAND SHROFF,H DESAI & COMPANY	DELETED,RULE SERVED,SERVED BY AFFIX. (R),MR ASHISH H SHAH,MR MITESH R AMIN
1151	CRA/286/2004	29/09/2010	JAWED ZAKARIA - THRO' P.O.A. RAFIK MAJID MITHAWALA,MOMINBHAI NOORMOHMED NOORWALA THRO'P.O.A. RAFIK M MITHAWALA	MR AR THACKER	CHAKA PARBAT,	(MR PN BAVISHI)
1152	CRA/287/2004	13/12/2010	RAJESHBHAI ISHWARLAL,BHUPENDRA ISHWARLAL,PRASHANT ISHWARLAL	MR KB PANERI	HEIRS OF DECD. DAYABHAI MAGNALAL,HANSABEN DAHYABHAI,JANAKKUMAR DAHYABHAI,PURNIMA DAHYABHAI,NIYANTIKABEN DAHYABHAI	,RULE UNSERVED
1153	CRA/303/2004	23/08/2011	KHARVA RAMESHCHANDRA BACHUBHAIKHAPANDI,KHARVA GIRISHCHANDRA BACHUBHAIKHAPANDI,KHARVA ANILKUMAR BACHUBHAI KHAPANDI,KHARVA HARESHKUMAR BACHUBHAI KHAPANDI	MR BM MANGUKIYA	HEIRS OF DECD. PREMJIBHAI KALIDAS BHOI,BHIKHALAL @ AMRUTLAL PREMJIBHAI BHOI,VINODBHAI PREMJIBHAI BHOI,RAMNIKLAL PREMJIBHAI BHOI,KHARVA TULSIDAS GOVINDBHAI BANDIYA	,RULE SERVED,MR RC KAKKAD
1154	CRA/310/2004	06/05/2013	LALITBEN WD/O VESTABHAI CHHIBABHAI,	MR SHITAL R PATEL	RATILAL GULABBHAI DESAI,	MR RS SANJANWALA
1155	CRA/321/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHOD HIRABHAI,	RULE SERVED
1156	CRA/322/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHALBHAI NATHABHAI,KACHARABHAI NATHABHAI	(MR PV HATHI)
1157	CRA/323/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHAN JADAV GAJERA,	RULE SERVED
1158	CRA/324/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI GOKALBHAI,	(MR PV HATHI)
1159	CRA/325/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHILKA JADAV GAJERA,	(MR PV HATHI)
1160	CRA/326/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECD. DAHYA JAGA,RAMBHABEN DAHYABHAI - WIDOW,ASHWINBHAI DAHYABHAI,RASIKBHAI DAHYABHAI,VIPUL DAHYABHAI,BADHABHAI JAGABHAI	,(MR PV HATHI)
1161	CRA/327/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN CHAKU,	(MR PV HATHI)
1162	CRA/328/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI KARSHANBHAI DECD.THRHEIRS(CA NO.10445/06.23.1.07),KASHIBEN W/O.BACHUBHAI DHOLARIYA.,SAVITABEN D/O.BACHUBHAI DHOLARIYA.,KANCHANBEN D/O.BACHUBHAI DHOLARIYA,BHIKUBHAI S/O.BACHUBHAI DHOLARIYA,PARVINBHAI S/O.BACHUBHAI DHOLARIYA,SAILESHBHAI S/O.BACHUBHAI DHOLARIYA,VALLABHBHAI KARSHANBHAI	,(MR PV HATHI)
1163	CRA/329/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHURA GOKALBHAI,RAVJI GOKALBHAI	(MR PV HATHI)

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1164	CRA/330/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI HIRABHAI HARKHANI(DECD,THRO.HIS HEIRS),JAMNABEN RANCHHODBHAI HARKHANIWD/O.RANCHHODBHAI HARKHANI,BABUBHAI RANCHHODBHAI HARKHANI,NAGJIBHAI RANCHHODBHAI HARKHANI,PUNABHAI RANCHHODBHAI HARKHANI,KARSANBHAI RANCHHODBHAI HARKHANI,HARSUKHBHAI RANCHHODBHAI HARKHANI,VITTHALBHAI RANCHHODBHAI HARKHANI,NANDUBEN RANCHHODBHAI HARKHANIC/O.SHAMBHUBHAI B. KANANI,GULABBEN RANCHHODBHAI HARKHANI,SAVITABEN R.HARKHANI, C/O.SAVITABEN D.BARVALIYA	,(MR PV HATHI)
1165	CRA/331/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI RANCHHODBHAI HARKHANI,	(MR PV HATHI)
1166	CRA/332/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMBHUBHAI HARJIBHAI,	(MR PV HATHI)
1167	CRA/333/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJIBHAI HARJIBHAI,	(MR PV HATHI)
1168	CRA/334/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD. BHOVAN GOVA'S LEGAL HEIRS,OTIBEN BHOVANBHAI DHOLARIA,JAYANTILAL BHOVANBHAI DHOLARIA,SAVITABEN BHOVANBHAI DHOLARIA,NARANBHAI BHOVANBHAI DHOLARIA,MADHUBEN BHOVANBHAI DHOLARIA,DHIRAJLAL BHOVANBHAI DHOLARIA	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
1169	CRA/335/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNABHAI BHOVANBHAI (DECD.THRO.HIS HEIRS),POPATBHAI PUNABHAI,GIRDHARBHAI PUNABHAI,BAVABHAI PUNABHAI,SHAMJIBHAI PUNABHAI,CHHAGANBHAI PUNABHAI,LABHUBEN PUNABHAI C/O.VALLABHBHAI M.ANSODARIYA,DHIRUBHAI PUNABHAI (DECD. THRO.HIS HEIRS),JIVTIBEN DHIRUBHAI,GOPALBHAI DHIRUBHAI,SANGITABEN DHIRUBHAI	,(MR PV HATHI)
1170	CRA/336/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BACHUBHAI KARSHANBHAI,KASHIBEN W/O.BACHUBHAI DHOLARIYA.,SAVITABEN D/O.BACHUBHAI DHILARIYA.,KANCHANBEN D/O.BACHUBHAI DHOLARIYA.,BHIKUBHAI S/O.BACHUBHAI DHOLARIYA.,PARVINBHAI S/O.BACHUBHAI DHOLARIYA.,SAILESHBHAI S/O.BACHUBHAI DHOLARIYA.	,(MR PV HATHI)
1171	CRA/337/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI DEVJIBHAI,	RULE SERVED
1172	CRA/338/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VITHALBHAI LALABHAI GADHIYA,	RULE SERVED
1173	CRA/339/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI CHAKUBHAI,	RULE SERVED
1174	CRA/340/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI NARANBHAI,	(MR PV HATHI)
1175	CRA/341/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVIND NARAN AND BABUBHAI NARAN (SHAMJIBHAI NARANBHAI),	(MR PV HATHI)
1176	CRA/342/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI NARANBHAI,	RULE SERVED
1177	CRA/343/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI NARANBHAI,	RULE SERVED

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1178	CRA/344/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HANSRAJBHAI JINABHAI GADHIA,	RULE SERVED
1179	CRA/345/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAMJIBHAI NARANBHAI,	RULE SERVED
1180	CRA/346/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BALUBHAI NARANBHAI,	RULE SERVED
1181	CRA/347/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD. AMRUBHAI OGHADBHA'S HEIRS,BICHHUBHAI AMRUBHAI,BADRUBHAI AMRUBHAI,MERUBHAI AMRUBHAI,SAMATBHAI AMRUBHAI	,MS KHYATI P HATHI
1182	CRA/348/2004	01/04/2010	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMJUBEN RAMJIBHAI,GIRDHARBHAI RAMJIBHAI,JINABHAI RAMJIBHAI	MS KHYATI P HATHI
1183	CRA/349/2004	01/04/2010	STATE OF GUAJRAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAGHAV JINABHAI GAJERA,	MS KHYATI P HATHI
1184	CRA/350/2004	01/04/2010	STATE OF GUAJRAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD. PATHUBHAI PUNABHAI'S LEGAL HEIRS,DHIRU PUNA,RAYMAL PUNA,SANTOKBEN PUNA,JAYANTI PUNA,SHARDA PUNA,CHATUR PUNA,MADHUBEN PUNA	,MS KHYATI P HATHI
1185	CRA/351/2004	01/04/2010	STATE OF GUAJRAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD. NANJI MAGHA'S LEGAL HEIRS,BHIKHU NANJI SOLANKI,GORDHAN NANJI SOLANKI,JIJIBEN NANJI WD/O NANJI MADHA	,MS KHYATI P HATHI
1186	CRA/352/2004	01/04/2010	STATE OF GUAJRAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DECD. BACHU HARI'S LEGAL HEIRS,SAMJUBHAI BACHUBHAI,BALABHAI BACHUBHAI,SAVJIBHAI BACHUBHAI,KESHUBHAI BACHUBHAI,HEIRS OF DECD. LADHA BACHUBHAI,SAMJUBEN LADHABHAI - WIDOW,NATUBHAI LADHABHAI,RAMESHBHAI LADHABHAI,DALUBHAI LADHABHAI	,MS KHYATI P HATHI
1187	CRA/353/2004	01/04/2010	STATE OF GUAJRAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DED. NANJI JINABHAI GAJERA,MOGHIBEN NANJIBHAI - WIDOW,MADHABHAI NANJIBHAI,RAMUBEN NANJIBHAI,CHANDRIKABEN NANJIBHAI,VILASBEN NANJIBHAI	,MS KHYATI P HATHI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1188	CRA/355/2004	11/04/2012	LEGAL HEIRS OF DECD. JESANGJI RAYAJI PARMAR,SONAJI JESANGJI PARMAR,RAMAJI JESANGJI PARMAR,SHAKARIBEN WD/O PUNJAJI JESANGJI PARMAR	MR JV JAPEE,	CHANDUJI TITAJI PARMAR,KUVERJI TITAJI PARMAR,KALAJI TITAJI PARMAR,BABIBEN TITAJI PARMAR,SOHANBEN TITAJI PARMAR,MANEKBEN WD/O TITAJI PARMAR,ARJANJI CHHAGANJI PARMAR,KOKILABEN CHHAGANJI PARMAR,DAHIBEN WD/O CHHAGANJI PARMAR,LEGAL HEIRS OF DECD. SOMAJI DOLAJI PARMAR,RESHAMBEN SOMAJI PARMAR,GOPALJI SOMAJI PARMAR,MADHIBEN SOMAJI PARMAR,MANJULABEN SOMAJI PARMAR,SURESHBHAI SOMAJI PARMAR,UMEDJI RANCHHODJI PARMAR,RATANJI VECHATJI PARMAR,BALAJI NATHAJI PARMAR,SHANAJI NATHAJI PARMAR,CHANDUJI NATHAJI PARMAR,PRAHLADJI NATHAJI PARMAR,RESHAMBEN WD/O NATHAJI DOLAJI PARMAR,DHULIBEN WD/O PUNJAJI DOLAJI PARMAR,HANSABEN PUNJAJI PARMAR,KAILASHBEN PUNJAJI PARMAR,SUMITRABEN PUNJAJI PARMAR,DALPATJI PUNJAJI PARMAR,SHAILESHKUMAR PUNJAJI PARMAR,HINABEN WD/O SARTANJI RANCHHODJI PARMAR,JAYANTISINH SARTANSINH PARMAR,DIPSINH SARTANSING PARMAR,DEVUBEN SARTANSINH PARMAR,SAJJABEN SARTANSINH PARMAR,SOHANBEN SARTANSING PARMAR,MAMLATDAR	,GOVERNMENT PLEADER,RULE SERVED
1189	CRA/359/2004	16/08/2012	DURGAPRASAD NATHURAM AGRAWAL (DECD.THRO.HIS HEIR),	MR VIBHUTI NANAVATI	HARICHARANLAL MAKHKHANLAL AGRAWAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1190	CRA/363/2004	14/09/2010	RIVERSIDE PAPER MILLS PVT.LTD.,	MR SUNIT S SHAH	RANGILBHAI RAMBHAI PATEL,ARVINDBHAI DAHYABHAI PATEL,BARDOLI PAPER MILLS PVT. LTD.,ISHWARBHAI J DESAI	DELETED,RULE SERVED,DS AFF.NOT FILED (R)
1191	CRA/368/2004	17/06/2011	RAVJIBHAI NARANBHAI DHOBI,	(MR SURESHM SHAH)	JAGDISHBHAI SHAMJIBHAI,	(MR PV HATHI)
1192	CRA/373/2004	20/03/2012	SHRINIVAS VINAYAK TAMHANE SINCE DECD.THRO HIS HEIRS,MEDHA SHRINIVAS VINAYAK TAHMANE,SHRUTI SHRINIVAS TAHMANE,SHIVANGI ASHOK GUPTE	MR NILESH M SHAH,MR MAYANK DESAI,	TRIMURTY ASSOCIATES,CHETANBHAI M BHARWAD PARTNER OF TRIMURTI ASSOCIATE,ARESHBHAI R PRAJAPATI,RASHMIKANT J TRIVEDI	RULE SERVED,MR MTM HAKIM
1193	CRA/377/2004	02/04/2008	BAGGA TRADING COMPANY,	THAKKAR AND PAHWA ADVOCATES	SATKUL ENTERPRISE - THRO' PROP. MOHANSING S BAGGA,	MR SUNIT S SHAH
1194	CRA/378/2004	02/04/2008	BAGGA TRADING COMPANY,	THAKKAR AND PAHWA ADVOCATES	MOHANSING SURATSING BAGGA,	MR SUNIT S SHAH
1195	CRA/380/2004	14/05/2010	DENA BANK,	MR PRANAV G DESAI	ASHIT SHIPPING SERVICES P.L.,SHELTER INN HOTELS PVT LTD,SUNILBHAI JANAKBHAI PATEL,AMITKUMAR HARIKRISHNA AGRAWAL	,MR BM MANGUKIYA,MR MRUGEN K PUROHIT
1196	CRA/393/2004	14/05/2010	NARENDRABHAI RAVCHANDBHAI BHAU(H.U.F.),	MR HR PRAJAPATI	TRILOKCHANDRA RAMESHCHANDRA SHAH,TRISHLABEN RAMESHCHANDRA SHAH	MS DHARMISHTA RAVAL
1197	CRA/400/2004	08/11/2012	HASMUKHLAL MANILAL SHAH,	MR NEERAJ J VASU	RANCHHODBHAI MATHURHBHAI PARMAR,	MR AM PAREKH

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1198	CRA/407/2004	18/04/2012	JITENDRA JASHBHAI PATEL SINCE DECD.THRO HIS HEIRS,VARSHABEN JITENDRA PATEL,NIJU J.PATEL,NIDHI J PATEL,HEM J.PATEL	(MR MD RANA)	HEIRS OF DECD. SHARDABEN GOVINDBHAI THAKKAR,UPENDRABHAI GOVINDBHAI THAKKAR,KUSAMBEN RAJENDRAKUMAR THAKKAR,RAJKAMAL GOVINDBHAI THAKKAR,DIPAKBHAI GOVINDBHAI THAKKAR,NALINIBEN HARISHKUMAR PUNJARA,MINOR MILAN DIPAKKUMAR THAKKAR'S	,MR ASHISH H SHAH
1199	CRA/408/2004	04/02/2009	LEGAL HEIRS OF DECD. KRUSHNAKUMAR NARANDAS SAMPAT,MRUDULABEN KRUSHNAKUMAR SAMPAT,CHIRAG KRUSHNAKUMAR SAMPAT,HIRABEN NARANDAS SAMPAT	MR DIVYESH SEJPAL	NIRMALABEN HARKISHAN GANDHI,THE ADVOCATE GENERAL	,MR RUTVIJ M BHATT,MRS PURVA R BHATT
1200	CRA/416/2004	13/06/2013	SAUKAT ISMAIL PATEL,	MR JA ADESHRA	B C GANDHI,ADVOCATE (DECD.THROUGH HIS HEIRS),KETAN B.GANDHI,ADVOCATE AND NOTARY	,MS. SHAILI A KAPADIA
1201	CRA/419/2004	26/07/2013	GHEEWALA SHANKERLAL MAFATLAL,	MR MEHUL SHARAD SHAH	GHEEWALA CHANDRAKANTBHAI VALJIBHAI DECD.THRO HEIRS,CHAMPABEN CHANDRAKANTBHAI GHEEWALA (WIDOW),KOKILLABEN CHANDRAKANTBHAI GHEEWALA (DAUGHTER),KAMINIBEN CHANDRAKANTBHAI GHEEWALA (DAUGHTER),SONALBEN CHANDRAKANTBHAI GHEEWALA(DAUGHTER),RAJESHKUMAR CHANDTAKANTBHAI GHEEWALA (SON)	,MR BHARAT JANI
1202	CRA/422/2004	30/06/2010	BABUBHAI DAHYABHAI PRAJAPATI DECD.THR.HEIRS(CA NO.1174/08),KAILESH BABUBHAI PRAJAPATI.	MR KASHYAP R JOSHI	NAGINBHAI FAKIRBHAI PRAJAPATI,CHHANABHAI FAKIRBHAI PRAJAPATI,SHANTIBHAI FAKIRBHAI PRAJAPATI	MR KIRTIDEV R DAVE
1203	CRA/428/2004	21/04/2011	LEGAL HERIS OF DECD. SMITABEN CHANDRAKANTBHAI PANCHAL,CHANDRAKANT HARIBHAI PANCHAL F/O MINOR JAY CHANDRAKANT,CHANDRAKANT HARIBHAI PANCHAL F/O MINOR RAVI CHANDRAKANT,CHANDRAKANT HARIBHAI PANCHAL	MR MA BUKHARI	VASANSTBHAI NATVARLAL SHAH,NAURANGBHAI NATVARLAL SHAH,VINAY NATVARLAL SHAH,NAVNITLAL POPATLAL SHAH,BHANUMATIBEN GOPALDAS SHAH,BHARATBHAI GOPALDAS SHAH,SHYAMALBHAI GOPALDAS SHAH	NOTICE SERVED BY DS,MS VIRAJ S FOZDAR
1204	CRA/2/2005	16/06/2012	ELECTROSTEEL CASTINGS LTD.,MR. VIJAY PANDEY, ASSISTANT MANAGER(HR)	MR AR GUPTA	PARTHA BOSE,	MR AR MAJMUDAR
1205	CRA/3/2005	01/04/2008	ELECTROSTEEL CASTINGS LTD.,MR. VIJAY PANDEY, ASSISTANT MANAGER(HR)	MR AR GUPTA	AKHILESH YADAV,	MR AR MAJMUDAR
1206	CRA/4/2005	12/08/2011	ELECTROSTEEL CASTINGS LTD,VIJAY PANDEY ASSISTANT MANAGER (HR),V.M. RALLI	MR AR GUPTA	BIPIN DHARWARKAR,	MR AR MAJMUDAR
1207	CRA/5/2005	12/08/2011	ELECTROSTEEL CASTINGS LTD,V.M. RALLI,VIJAY PANDEY ASSISTANT MANAGER(HR) ELECTROSTEEL CASTINGS LTD	MR AR GUPTA	MANOJ KUMAR GUPTA,	MR AR MAJMUDAR
1208	CRA/6/2005	02/04/2008	ELECTROSTEEL CASTINGS LTD,TAPANKUMAR MUKHERJEE ASSISTANT MANAGER,VIJAY PANDEY ASSISTANT MANAGER(HR) ELECTROSTEEL CASTINGS LTD	MR AR GUPTA	MANOJ KUMAR SINGH,	MR AR MAJMUDAR
1209	CRA/11/2005	17/07/2018	JITENDRABHAI ANATRAI SANGHAVI,	MR YN RAVANI	HEIRS OF LATE THAKOREDAS MULJIBHAI DOSHI,KIRITBHAI THAKOREDAS DOSHI,DIPAKBHAI THAKOREDAS DOSHI,GULABBEN THAKOREDAS DOSHI DECD.THRO HEIRS,KIRITBHAI THAKOREDAS DOSHI,DIPAKBHAI THAKOREDAS DOSHI,DHARMILABEN D/O THAKOREDAS OSHI,VILASBEN D/O THAKOREDAS DOSHI AND W/O HARSHADRAI MEHTA,VASANTIBEN D/O THAKOREDAS DOSHI,DILIP ELECTRICALS	,MR UI VYAS

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1210	CRA/15/2005	09/08/2011	LEGAL HEIRS OF DECD. AHMEDJI KARIMJI,MOHAMMEDHUSEN AHMEDJI KARIMJI BIYAWARWALA,YAKUBBHAI AHMEDJI BIYAWARWALA,YASIN AHEMDJI BIYAWARWALA,YUNUS AHEMDJI BIYAWARWALA,MAHEBUB AHMEDJI BIYAWARWALA,KUBARA D/O AHMEDJI & WIFE OF HARUNJI DHAKKANJIWALA,RUKAIYABIBI D/O AHMEDJI	MR KV SHELAT	LEGAL HEIRS OF DECD. ALLABUX SULTANJI,SALAMBIBI WD/O ALLABUX SULTANJI,USMANGANI ALLBUX,MOHAMMED SHARIF ALLABUX,ABDULKAIYAM ALLABUX,SHAKILAHMED ALLABUX,RABIYABIBI D/O ALLABUX & WIFE OF MAHEBOOBBHAI USMANBHAI,NOORJAHABIBI D/O ALLABUX & WIFE MOHAMMEDBHAI IBRAHIMBHAI,ZUBEDABIBI D/O ALLBUX WIFE OF ABDULRAHEMAN SULTANJI,RAISABIBI D/O ALLABUX WIFE OF UAKUBHAI IBRAHIMBHAI	,MRS TRUSHA M GANDHI,MR KAMEN N SHUKLA,MR VILAS G GOSWAMY,MR HARNISH P MODH,MR. R.D.KINARIWALA
1211	CRA/22/2005	18/08/2010	KIRANCHANDRA BHAMBHAI,	MR YM THAKKAR	KAMAL KIRANCHANDRA BHAMBHAI,	MR CB DASTOOR
1212	CRA/28/2005	04/04/2008	SANJAY HIRALAL SHAH,	NOTICE SERVED BY DS,MR ASHISH M DAGLI	HDFC BANK LIMITED,	MR AC GANDHI
1213	CRA/32/2005	16/06/2012	HEIRS AND L.R. OF DECD. ZINABHAI PURSHOTTAMDAS PATEL,SUSHILABEN ZINABHAI PATEL,DIKESH ZINABHAI PATEL,AASHIK ZINABHAI PATEL	(MR A J PATEL),	KANTILAL PURUSHOTTAMDAS PATEL,DHIRUBHAI KANTILAL PATEL,RENUKABEN WD/O JAYANTIBHAI PATEL,MINOR JITENDRA ALIAS TEJAS JAYANTIBHAI PATEL	RULE UNSERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1214	CRA/33/2005	18/02/2011	GENERAL MANAGER,	MR RR MARSHALL	MAFABHAI MOHANBHAI,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1215	CRA/34/2005	18/02/2011	GENERAL MANAGER,	MR RR MARSHALL	CHATURBHAI BABLADAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1216	CRA/35/2005	18/02/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL JOITABHAI BABALDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1217	CRA/36/2005	18/02/2011	GENERAL MANAGER,	MR RR MARSHALL	PATEL GOVINDBHAI NAROTTAMDAS,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1218	CRA/42/2005	05/07/2011	POPATLAL JAMNADAS MEHTA SINCE DECD.THRO HIS HEIRS,SHARDABEN POPATLAL MEHTA WD/O POPATLAL J.MEHTA,HARESH POPATLAL MEHTA,JAYESH POPATLAL MEHTA,ELABEN POPATLAL MEHTA,BHARITBEN POPATLAL MEHTA,NIVESHA POPATLAL MEHTA	(MR JS BRAHMBHATT)	MADHUKAR AMRUTLAL SHETH,	(MR BD KARIA)
1219	CRA/44/2005	03/09/2013	SWARUPRAM BHIKHAJI RAVAL,RATNABEN SWARUPRAM RAVAL,ASHWINKUMAR SWARUPRAM RAVAL,DEEPESHKUMAR SWARUPRAM RAVAL THRO.PETITIONER NO.1,DAXESHKUMAR SWARUPRAM RAVAL	MR AJAY R MEHTA	ANJANABEN MAHESHBHAI TAILOR,	MR DAKSHESH MEHTA
1220	CRA/45/2005	16/06/2012	KANTABEN LAXMANBHAI MANGANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANAIYALAL CHHAGANBHAI BALANI,	MR MITESH R AMIN
1221	CRA/58/2005	24/04/2012	LUHAR BIPINCHANDRA CHANDULAL,	MR HM JADEJA	HALVADIYA KESHAVLAL AMRUTLAL (DECD.THRO' HEIRS),SAROJBEN,W/O.KESHAVLAL AMRITLAL,SURESH KESHAVLAL,GIRISH KESHAVLAL,SUNIL KESHAVLAL	,(MR PN BAVISHI)
1222	CRA/62/2005	25/02/2011	KUBERBHAI DALABHAI PATEL,JAIPRAKASH KISHANLAL BACHANI,HARIBHAI RAMJIBHAI PATEL	MR MEHUL H RATHOD	ATULKUMAR RAMGOPAL GUPTA,VIJAY VAIKUNTHALAL THAKKAR	RULE SERVED,MR HARSHIT S TOLIA

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1223	CRA/63/2005	26/06/2014	DILIPKUMAR SOMABHAI PATEL,KRITKUMAR SOMABHAI PATEL,SHASHIKANT SOMABHAI PATEL,INDUBEN DILIPBHAI PATEL,SUMITRABEN KIRITKUMAR PATEL,BHAVNABEN SHASHIKANTBHAI PATEL	(MR MB GANDHI),MS. SHAILI A KAPADIA	J.K.AMIN & CO.THRO'ITS PARTNERS,NIRUPAMABEN GANESH AMIN,BAGHUBHAI RAVJIBHAI PATEL,KHANDUBHAI MANIBHAI PATEL,BARODA AUTO CENTRE	MR BP GUPTA,MR SP MAJMUDAR
1224	CRA/64/2005	26/06/2014	DILIPKUMAR SOMABHAI PATEL,KRITKUMAR SOMABHAI PATEL,SHASHIKANT SOMABHAI PATEL,INDUBEN DILIPBHAI PATEL,SUMITRABEN KIRITKUMAR PATEL,BHAVNABEN SHASHIKANTBHAI PATEL	(MR MB GANDHI),MS. SHAILI A KAPADIA	J.K.AMIN & CO.THRO'ITS PARTNERS,NIRUPAMABEN GANESH AMIN,BAGHUBHAI RAVJIBHAI PATEL,KHANDUBHAI MANIBHAI PATEL,BARODA AUTO CENTRE	MR BP GUPTA,MR SP MAJMUDAR
1225	CRA/66/2005	24/08/2018	ANILBHAI NARAYANSHANKER JANI HEIRS OF LATE BAI MAHALAXMI,	MR MB PARIKH	MOHANBHAI KAKARAM SHARMA AKASHDEEP TRANSPORT COMPANY,	MR JF MEHTA
1226	CRA/67/2005	23/09/2010	RATHOD MAHODJI MANGAJI,	MR AD DESAI	HEIRS OF DECD. PUNJAJI JESHANGJI,MANGABEN WD/O PUNJAJI JESHANGJI RATHOD,BUDHAJI PUNJAJI,NAGARJI PUNJAJI	,MR KV SHELAT
1227	CRA/68/2005	25/03/2011	VANMALIBHAI DAHYABHAI PRAJAPATI,BABUBHAI CHHOTABHAI NAYAKA	MR BS PATEL	BALUBHAI BHAVSINH NAYAKA,PARVATIBEN BALUBHAI NAYAKA,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
1228	CRA/71/2005	22/08/2012	BHARTIBEN S JAMBUSARIYA,	(MR MB GANDHI)	NIRMALABEN PURSHOTTAMBHAI PATEL,SHILPI CO-OPERATIVE HOUSING SOCIETY,KAUSHIK M JAMBUSARIYA	RULE SERVED,MR DJ BHATT
1229	CRA/72/2005	22/08/2012	KAUSHIK S JAMBUSARIYA,	MR DEVANG LATHIGARA	NIRMALABEN PURSHOTTAMBHAI PATEL,SHILPI CO OPERATIVE HOUSING SOCIETY,BHARTI S JAMBUSARIYA	
1230	CRA/79/2005	25/11/2010	SONALBEN BALKRUSHNA GUPTA,	MR NV GANDHI	JITESHKUMAR DASHRATHLAL JAYSHWAL,	MR SUNIL S JOSHI
1231	CRA/94/2005	03/09/2012	RABARI MAGAN CHEHRA SINCE DECDTHRO' HEIRS AND LEGAL REPR.,LILUBEN CHEHRA RABARI,VAHAJI CHEHRA RABARI,SAVITABEN MEGHABHAI RABARI	MR KETAN D SHAH,	STATE OF GUJARAT,DEFENSE ESTATE OFFICER	GOVERNMENT PLEADER,MR ANSHIN H DESAI
1232	CRA/97/2005	28/08/2018	MAHENDRASINH UDAYSINH SINDHA,DECD. RANJITSINH UDAYSINH SINDHA - THRO' HEIRS & L.R.,MAYABEN WD/O RANJITSINH UDAYSINH,MINOR BHAVNABEN RANJITSINH,MINOR NIRMALABEN RANJITSINH	MR JITENDRA M PATEL,	DINESHCHANDRA UTTAMRAM PATEL,PUSHPABEN WD/O KANAIYALAL UTTAMRAM PATEL,VIJAYBHAI KANAIYALAL PATEL,JIGNASHABEN KANAIYALAL PATEL,RAJNIKANT KANAIYALAL PATEL,H.B.YADAV,S.D.DHANANI	RULE SERVED,MR ASHOK N PARMAR,MR TARESH J BHATTJI
1233	CRA/98/2005	16/04/2009	LRS. OF DECD. KESURBHAI KALIDAS,CHAGANBHAI KESURBHAI PATEL,NATVARBHAI KESURBHAI PATEL,HARISHCHANDRA KESURBHAI PATEL,RUKHIBEN KESURBHAI PATEL	MR NILESH M SHAH,MR MAYANK DESAI	GUJARAT ELECTRICITY BOARD,	MS MAYA S DESAI
1234	CRA/99/2005	22/08/2012	STATE OF GUJARAT,SUPERINTENDENT ENGINEER	GOVERNMENT PLEADER	HARILAL GOVINDRAM VYAS,	MR LR PATHAN
1235	CRA/100/2005	14/08/2013	MADRAS MILLS SHOWROOM,	MR ASHISH H SHAH	KAPADIA TEXTILE A M MANSURI TRUST'S TRUSTEES,SOYEB MAHAMAD SIDIK AHMED HUSAIN MANSURI,ABDULKADAR MAHAMAD SIDIK AHEMAD HUSSAIN,VIMAL SAREE CENTRE,HITESH JAYANTILAL SHAH PARTNER VIMAL SAREE CENTRE	RULE SERVED,MR JASWANT K SHAH,MR SP MAJMUDAR
1236	CRA/103/2005	28/06/2011	SHANTIBHAI JESHINGBHAI PATEL,PRABHUBHAI JESHINGBHAI PATEL,AMRUTBHAI JESHINGBHAI PATEL	MS SNEHA A JOSHI	GUJARAT STATE FERTILIZER CO,	MR KM PARIKH
1237	CRA/104/2005	05/12/2008	ANANTRAI HARIBHAI,MANISHA AUTO CONSULTANT AND CARRIER	MR ASHISH M DAGLI	NALINKANT JAMNADAS PAREKH,	MR AMAR D MITHANI
1238	CRA/107/2005	01/04/2011	GIRISHBHAI GHGHADA,	(MR PN BAVISHI)	KALUBHAI DEVJIBHAI JETHWA,	MR PJ KANABAR
1239	CRA/108/2005	16/04/2009	EXECUTIVE ENGINEER,	MR AD OZA	PATEL PURSHOTTAM MANILAL,	NOTICE SERVED BY DS,MR AMIT C NANAVATI

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1240	CRA/109/2005	16/04/2009	EXECUTIVE ENGINEER,	MR AD OZA	JHALA HIRUBHA TEJUBHA,	NOTICE SERVED BY DS,MR AMIT C NANAVATI
1241	CRA/110/2005	16/04/2009	EXECUTIVE ENGINEER,	MR AD OZA	THAKORE BHARATSINH BALVANTSINH,	NOTICE SERVED BY DS,MR AMIT C NANAVATI
1242	CRA/111/2005	16/04/2009	EXECUTIVE ENGINEER,	MR AD OZA	THAKORE GALABJI BHAVAJI,	NOTICE SERVED BY DS,MR AMIT C NANAVATI
1243	CRA/112/2005	16/04/2009	EXECUTIVE ENGINEER,	MR AD OZA	DARBAR AGARSINH MALSINH,	NOTICE SERVED BY DS,MR AMIT C NANAVATI
1244	CRA/113/2005	28/08/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARDES DEHIDRATION CO.,,	(MR SANDEEP N BHATT)
1245	CRA/115/2005	16/06/2012	INDIAN AIR LINES CORP.,	(MR GN SHAH)	TAXING OFFICER-COURT FEES,	GOVERNMENT PLEADER,MR PARITOSH CALLA
1246	CRA/117/2005	27/07/2011	HEIRS & LEGAL REPRE. OF DECD. BHIKHUBHAI BABARBHAI PATEL,SHANTABHAI WD/O BHIKHUBHAI BABARBHAI,NAVINBHAI BHIKHUBHAI PATEL,BHAVNABEN VINODBHAI,KAILASHBEN D/O BHIKHUBHAI BABARBHAI,MITALIBEN D/O BHIKHUBHAI BABARBHAI,VINODBHAI RANCHHODBHAI PATEL	MR DAKSHESH MEHTA	RAJESHBHAI NARANBHAI CONTRACTOR,	DS AFF.NOT FILED (R)
1247	CRA/129/2005	22/09/2010	RAMDEV FOOD PRODUCTS PVT LTD,HASMUKHBHAI RAMBHAI PATEL	NANAVATI & NANAVATI	RAMDEV MASALA,ARVINDBHAI RAMBHAI PATEL,PRAVINBHAI RAMBHAI PATEL	MR JR SHAH
1248	CRA/130/2005	27/12/2019	SHARDABEN THAKORDAS GANDHI THRO'PAH RAMANLAL CHHAGANLAL,PRATIBHABEN DHIRAJLAL GANDHI THRO' RAMANLAL CHHAGANLAL,SHOBHABEN RAMANLAL GANDHI THRO'PAH RAMANLAL CHHAGANLAL,BIPINCHANDRA THAKORBHAI GANDHI,VIPULKUMAR THAKORBHAI GANDHI	MR DHAVAL D VYAS	LEGAL HEIRS AND REP. OF GULABBHAI VASHANJI NAIK,SHANTABEN WD/O GULABBHAI VASHANJI NAIK,SURESHKUMAR GULABBHAI NAIK,KAMLESHKUMAR GULABBHAI NAIK,BIPINKUMAR GULABBHAI NAIK,PANNABEN D/O GULABBHAI VASHANJI NAIK,GITABEN D/O GULABBHAI VASHANJINAIK,BHARTIBEN D/O GULABBHAI VASHANJI NAIK,MARUTI MEDICAL & PROVISION STORES	,MR BB NAIK
1249	CRA/146/2005	23/08/2011	HASMUKHBHAI JIVANLAL SINCE DECD.THRO HIS HEIRS,VIMLABEN WD/O HASMUKHBHAI JIVANLAL,DIPAKBHAI HASMUKHBHAI JIVANLAL,ATULBHAI HASMUKHBHAI JIVANLAL,BHARTIBEN HASMUKHBHAI JIVANLAL,SONALBEN HASMUKHBHAI JIVANLAL	(MR CL SONI)	MAVJIBHAI NARANBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1250	CRA/149/2005	14/05/2010	HEIRS AND LRS OF DECD. DEVJI- BHAI HARIBHAI RABARI,AMTHIBEN DEVJIBHAI RABARI,BHATTIBEN DEVJIBHAI RABARI,BALDEVBHAI DEVJIBHAI RABARI,SHANTABEN DEVJIBHAI RABARI,HIRABEN WD/O DEVJIBHAI HARIBHAI RABARI	(MR A J PATEL)	STATE OF GUJARAT,SPECIAL LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED BY DS
1251	CRA/155/2005	16/06/2012	RENUKABEN WD/O JAYANTIBHAI KANTILAL PATEL,MINOR JITENDRA @ TEJAS JAYANTILAL PATEL	MR SHITAL R PATEL	KANTILAL PURUSHOTTAMDAS PATEL,DHIRUBHAI KANTILAL PATEL,SUSHILABEN JHINABHAI PATEL,PRADIPKUMAR JHINABHAI PATEL,DIKESH JHINABHAI PATEL,AASHIK JHINABHAI PATEL	DELETED,(MR A J PATEL),MR MEHUL S SHAH,(MR SURESHM SHAH)
1252	CRA/160/2005	22/07/2013	DIPSINH JAWANSINH RAJPUT,	(MR NS SHETH)	MANJULABEN SOMNATH,BHANUMATIBEN BHASKARBHAI VYAS,NIRANJANBEN ALIAS NALINIBEN SOMNATH,DIPIKABEN SOMNATH,ATUL BHANUPRASAD,BINA BHANUPRASAD,RUPABEN BHANUPRASAD,D SOMABHAI PATEL & CO.	RULE SERVED BY DS,MR DAKSHESH MEHTA

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1253	CRA/164/2005	28/06/2011	USMANGANI NABIBUX,	MR KV SHELAT	AMBALAL @ ALOKKUMAR MOHANLAL,HEIRS OF DECD. KHUSHALBHAI MANGALDAS PARMAR,KASHIBEN KHUSALDAS PARMAR,KISHORBHAI KHUSALDAS PARMAR,JAYESHBHAI KHUSALDAS PARMAR,ISHWARBHAI KHHUSAHLDAS PARMAR,KALPESHBHAI KHUSHALDAS PARMAR	MR SUNIT S SHAH
1254	CRA/165/2005	02/08/2011	HEIRS OF DECD. PEHLAJSING NIHALSING KHALSA,JAGITKAUR PEHLAJSINH KHALSA,HUKAMSING PEHLAJSINH KHALSA,SURJITKUMAR PEHLAJSING KHALSA,BALWANTI NIHALSING KHALSA EXPIRED.	MR KV SHELAT	SUNANADABEN N DIGHE,	MR HARNISH V DARJI
1255	CRA/166/2005	02/08/2011	DECD. PEHLAJSING NIHALSING KHALSA,JAGITKAUR PEHLAJSING KHALSA,HUKAMSING PEHLAJSING KHALSA MINOR THRO'PETITI. NO.1,SURJITKUMAR PEHLAJSING KHALSA MINOR THRO' PETITI.NO.1,BALWANTI NIHALSING KHALSA EXPIRED.	MR KV SHELAT	SUNANDABEN N DIGHE,	MR HARNISH V DARJI
1256	CRA/168/2005	16/09/2010	KONDH GROUP KHETI VISHAYAK VIVIDH KARYAKARI SAHAKARI,	MR RAJESH K PATEL	HEIRS OF DECD. NAGINDAS TARA- CHAND KOTHARI,LILAVATIBEN NAGINDAS KOTHARI,RAJESH NAGIN DAS KOTHARI,BHADRESH NAGIN DAS KOTHARI,SANDHYABEN NAGIN DAS KOTHARI,RAKSHABEN NAGINDAS KOTHARI	,SERVED BY RPAD (R),DS AFF.NOT FILED (R)
1257	CRA/172/2005	16/08/2011	NAVSARI JAMA MASJID AND HAZRATPEER MALEK,JAMILLINISA WD/O RAZIUDIN KAZI,SHAHEEN D/O RAZIUDIN KAZI	(MR DHIRENDRA MEHTA)	MEMON JAMAAT NAVSARI,	MR DHAVAL D VYAS
1258	CRA/174/2005	14/09/2018	RAJENDRAKUMAR S UPADHYAY DECD THROUGH HEIRS,HITENDRAPRASAD RAJENDRAPRASAD UPADHYAY,KAMAL RAJENDRABHAI UPADYAY	MR MEHUL S SHAH,(MR SURESHM SHAH)	VINODCHANDRA BACHUBHAI ALIAS PURSHOTTAMDAS SONI,	MR SP MAJMUDAR
1259	CRA/175/2005	25/07/2011	HEIRS OF KOLI BHUA RANCHHOD KAMBAND,NANDUBEN JIVABHAI BAMBHANIA,GANGABEN RAMJIBHAI CHUDASAMA,SHANTUBEN BACHUBHAI VEGAD,JAYAJBEN CHAGANBHAI RATHOD,VIJUBEN GHUDABHAI GOHEL,HIMMATBHAI M.KAMABND,DHANJIBHAI HARJIBHAI KAMBAND,NANIBEN POPATBHAI,GAGIBEN JODHABHAI,SANTOKBEN MADHUBHAI	MR C B UPADHYAYA	HEIRS OF VIRBHADRASINHJI KRISHNAKUMARSINHJI GOHIL,BRIJRAJNANDINI V.GOHIL(WIFE OFLATE VIRBHARDHRASINHJI GOHIL,VIJAYRAJSINHJI V.GOHIL,HIMMATLAL MANISHANKAR TRIVEDI,BHAVNAGAR MUNCIPAL COPRN.,STATE OF GUJARAT,COLLECTOR,RATANBEN RAVJIBHAI GOHEL (DECD.).,RALIYATBEN MADHURBHAI KAMBAND (DECD.),KALYANBHAI MATHURBHAI KAMBAND (DECD.),BACHUBHAI HARJIBHAI KAMBAND (DECD.),RAJUBEN SHAMJIBHAI KAMBAND (DECD.),DEVJIBHAI MATHURBHAI KAMBAND (DECD.),BABALBEN GOVINDBHAI MEAR (DECD.),BHAGABHAI PRAGJIBHAI KAMBAND,MANGABHAI PRAGJIBHAI KAMBAND,GOMTIBEN BECHARBHAI KAMBAND,LAKHABHAI BECHARBHAI KAMBAND,MANGUBEN LAKHABHAI,JIVIBEN HARJIBHAI KAMBAND	,GOVERNMENT PLEADER,DELETED,RULE SERVED,RULE UNSERVED,MR HS MUNSHAW,MR JITENDRA M PATEL
1260	CRA/176/2005	22/09/2011	HARISHBHAI VISHWANATH SHUKLA SINCE DECD THRO HIS HEIRS,SUSHILABEN H SHUKLA,MILAN H.SHUKLA,ATUL H.SHUKLA,DR.PANKAJ H.SHUKLA	NANAVATY ADVOCATES	PRIYAVADAN MAGANLAL PATEL,	MRS KETTY A MEHTA, (MS NISHA M THAKORE)
1261	CRA/177/2005	22/03/2013	MOTILAL LALLUBHAI DECD.,PANIBEN MOTILAL WD/O OF MOTILAL LALLUBHAI,BABUBHAI MOTILAL PARMAR,HARISHBHAI MOTILAL PARMAR,PRAFULBHAI MOTILAL PARMAR,JAGDISHHAI MOTILAL PARMAR	(MR HEMANG R RAWAL)	(DELETED AS PER ORDER BELOW EXH.-11 DATED 24.01.2000),USMANGANI MOHAMMADBHAI MANSURI, (DELETED AS PER ORDER BELOW EXH.-14),YAKUBBHAI MOHAMMADBHAI MANSURI	DELETED,RULE SERVED,RULE SERVED BY DS
1262	CRA/192/2005	25/03/2011	HIRABHAI NANUBHAI BHANDARI,	MR MP SHAH,MS. KRUTI M SHAH	MOHANBHAI HARIBHAI BHANDARI,NARANBHAI KESHAVBHAI	RULE SERVED,(MR HJ NANAVATI)

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1263	CRA/193/2005	24/04/2012	INDRAVADAN AMBALAL BAROT,	MR PRAKASH K JANI	SHETHSHRI HIRACHAND MANCHHARAM TIJORIWALA,HARIBHAI RUGNATHBHAI PANCHAL,TRIBHOVANDAS NAROTTAMDAS PANCHAL,VIJAYKUMAR HIRALAL PANCHAL,ISHWARLAL SANKALCHAND PANCHAL,ASHWINKUMAR TRIBHOVANDAS PANCHAL	(MR MAHENDRA K PATEL)
1264	CRA/194/2005	12/09/2012	DIWALIBEN AMBALAL BAROT,INDRAVAAN AMBALAL BAROT	MR PRAKASH K JANI	HIRACHAND MANCHHARAM TIJORIWALA,HARIBHAI RUGNATHBHAI PANCHAL,TRIBHOVANDAS NAROTTAMDAS PANCHAL,VIJAYKUMAR HIRALAL PANCHAL,ISHWARLAL SHANKALCHAND PANCHAL,ASHWINKUMAR TRIBHOVANDAS PANCHAL	(MR MAHENDRA K PATEL)
1265	CRA/198/2005	01/09/2010	NILESH VITHALBHAI PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAGDISHCHANDRA PURSHOTTAM BHATT,	(MR MB GANDHI),MR CHINMAY M GANDHI
1266	CRA/202/2005	21/03/2013	ZALA KANCHANBEN VEDUSINH,	MR. D. P. KINARIWALA	PATEL VINODKUMAR KANTILAL DECD. THRO HEIRS,VIDYABEN WD/O VINODKUMAR PATEL,RAVIRAJ S/O VINODKUMAR PATEL,CHANDRAKANT S/O VINODKUMAR PATEL,MANISHABEN D/O VINODKUMAR PATEL	,MR AMIT C NANAVATI
1267	CRA/204/2005	19/02/2013	LEGAL HEIRS OF RAMSHABAD UMASHANKER (GAYWALA BHAIYAJEE),VIDYA W/O RAMSHABAD SING,VIJAYKUMAR RAMSHABAD SING,SANJAYKUMAR RAMSHABAD SING,BABITA RAMSHABAD SING W/O AKHILESHKUMAR SING	MR ZUBIN F BHARDA	LEGAL HEIRS OF HASINABIBI ABDUL HAMID AMDAVADI,ZUBEDA ABDUL VAHAB,TRIVENI RAM ADHAR	,NOTICE SERVED,RULE SERVED BY DS
1268	CRA/205/2005	21/03/2013	JOSHI RAMIBEN RUPABHAI,	(MR BP MUNSHI)	PATEL VINODKUMAR KANTILAL SINCE DECD. THRO HIS HEIRS,VIDHYABEN WD/O VINODKUMAR KANTILAL PATEL,RAVIRAJ VINODKUMAR PATEL,CHANDRAKANT VINODKUMAR PATEL SON,MANISHABEN D/0 VINODKUMAR PATEL	MR AMIT C NANAVATI
1269	CRA/210/2005	16/09/2010	THE PIR IMAMSHA BAVA ROZA SANSTHA COMMITTEE,MAVAJIBHAI DAHYABHAI PATEL,JETHABHAI RAVAJIBHAI PATEL,HANSRAJBHAI RAVAJIBHAI ALIAS NANJIBHAI PATEL,RATILAL KHETABHAI PATEL,ISHWARLAL BHAILALBHAI PATEL,DEVARAM DEVASIBHAI PATEL,BHIMAJIBHAI KARSANBHAI PATEL	MR AJ MEMON	MOMIN GULAM MUSTUFA KAMALBHAI,MOMIN AHSANBHAI GULAMHUSEN,NURUDDIN BADAMIYA SAIYAD,IMADADALI JILANMIYA SAIYAD,ASHARAFALI ABBASALI,KARSHANKAKA SAVAJIKAKA,NANAJIKAKA SAVJIKAKA	,(MR RA MISHRA),MR AJ YAGNIK
1270	CRA/219/2005	14/12/2010	KISHOREBHAI RAMJIBHAI BHANDARI,DHANSUKHBHAI RAMJIBHAI BHANDARI,BHIKHUBHAI RAMJIBHAI BHANDARI,GANGABEN RAMJIBHAI BHANDARI	MR JAL S. UNWALLA	GOPALBHAI CHHIBABHAI MISTRY,DALPATBHAI CHHIBABHAI MISTRY,THAKOREBHAI CHHIBABHAI MISTRY,HARKISHAN CHHIBABHAI MISTRY,LEGAL REP. OF DECD. SOMABHAI MANGABHAI MISTRY	DELETED,RULE SERVED BY DS
1271	CRA/223/2005	08/09/2010	MANSURI ADAMBHAI CHANDBHAI,	MR PRANAV G DESAI	MUSALMAN KUMBHAR BHIKHABHAI RASULBHAI,	MR MEHUL SHARAD SHAH
1272	CRA/231/2005	11/01/2013	AMBICA TILES & STONES SUPPLIERS,	(MR RN SHAH)	GUJARAT AMBUJA CEMENTS LTD,	MR PREMAL R JOSHI
1273	CRA/234/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	DHULABHAI AMBALAL PRAJAPATI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1274	CRA/235/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	MAGANBHAI MOTIBHAI PATEL SINCE DEC'D THRO' HEIRS & L.R.,BACHUBHAI MAGANBHAI PATEL,SOMABHAI MOTIDAS PATEL,RANCHHODDAS MOTIDAS PATEL,SHANTILAL MOTIDAS PATEL,THE LAND ACQUISITION OFFICER	,DS AFF.NOT FILED (R)
1275	CRA/236/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	VAGHARI BACHUBHAI JUGABHAI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN

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1276	CRA/237/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	VAGHARI DAHYABHAI JAGABHAI,VAGHRI BACHUBHAI JUGABHAI,THE LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1277	CRA/238/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	CHANDULAL CHHOTALAL BAROT,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1278	CRA/239/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	VAGHARI CHATURBHAI MANIBHAI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1279	CRA/240/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	RASHMIKANT NATVARLAL PATEL,SHASHIKANT NATVARLAL PATEL,VIMLABEN NATVARLAL PATEL,THE LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1280	CRA/241/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	VAGHARI KASTURBHAI SHIVABHAI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1281	CRA/242/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	PRAHLADBHAI ATMARAM PATEL,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1282	CRA/243/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	SOMABHAI HARJIVANDAS PATEL,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1283	CRA/244/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	BHARATKUMAR SOMABHAI BAROT,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1284	CRA/245/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	MADHUSUDAN MULAJIBHAI BAROT,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1285	CRA/246/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	PATEL DASHRATHLAL BHUDARDAS,PATEL POPATLAL BHUDARBHAI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1286	CRA/247/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	AMBALAL NATHALAL PATEL,NARANBHAI SHANKARBHAI,THE HEIRS OF DECD. RAMABHAI BHAGVANDAS,PATEL MANGUBEN RAMABHAI,PATEL AMRUTBHAI RAMBHAI,PATEL MADUBEN RAMABHAI,PATEL KALIDAS RAMABHAI,PATEL RASIKBHAI RAMABHAI,THE LAND ACQUSITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1287	CRA/248/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	PATEL HARIBHAI JAGJIVANDAS,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1288	CRA/249/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	JAYANTILAL CHATURDAS PATEL,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1289	CRA/250/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	AMBALAL NATHALAL,HEIRS OF DECD. RAMABHAI BHAGVANDAS,PATEL MANGUBEN D/O RAMABHAI BHAGWANDAS,PATEL MADHUBEN RAMABHAI,PATEL KALIDAS RAMABHAI,PATEL RASHIKBHAI RAMABHAI,PATEL AMRUTBHAI RAMABHAI,NARANBHAI SHANKARBHAI,THE LAND ACQUSITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN

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1290	CRA/251/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	PRAHALADBHAI ATMARAM VAHIVAT- KARTA OF BAL LAXMI WD/O,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1291	CRA/252/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	VIMLABEN WD/O NATVARLAL MATHURBHAI,RASHMIKANT NATWARLAL,LAND ACQUITSITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1292	CRA/253/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	HEIRS OF DECD.ATMARAM JIJIDAS,PRAHLADBHAI ATMARAM,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1293	CRA/254/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RC JANI	HEIRS OF DECD.PRAJAPATI AMBALAL MOTILAL,DHULABHAI AMBALAL,THE LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR GM AMIN
1294	CRA/255/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR RD DAVE	HEIRS OF DECD.PATEL MANIBHAI MOTIBHAI,BACHUBHAI MAGANLAL PATEL,PATEL SOMABHAI MOTILAL,RANCHHODDAS MOTILAL,KANTILAL MOTILAL,THE LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1295	CRA/256/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	PATEL MADHABHAI SOMABHAI,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1296	CRA/257/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HARIBHAI JAGJIVANDAS,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1297	CRA/258/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	RAMI GANDALAL CHUMANLAL,THE LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1298	CRA/259/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	LAKHMASHIBHAI VISHRAMBHAI,DAHYABHAI LAKHMASHIBHAI,NANJIBHAI RAMJIBHAI,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1299	CRA/260/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD.BHUDARBHAI AMTHADAS,PATEL NATVARLAL BHUDARBHAI,PATEL CHATURBHAI BECHARDAS DIED THRO'HIS HEIRS,PATEL JAYANTIBHAI CHATURBHAI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR GM AMIN
1300	CRA/261/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD. PATEL BHUDAR- BHAI AMTHABHAI,PATEL NATVARBHAI BHUDARBHAI,HEIRS OF PATEL CHATURBHAI BECHARDAS,PATEL CHIMANLAL TRIKAMDAS,PATEL HARIBHAI JAGJIVANDAS,PATEL JAYANTIBHAI BHUDARBHAI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1301	CRA/262/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	PATEL BHUDARBHAI AMTHABHAI,PATEL NATVARBHAI BHUDARBHAI,LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1302	CRA/263/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	JAYANTIBHAI CHATURBHAI HIERS OF DECD.PATEL C.BECHARDAS,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1303	CRA/264/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	PUJARI NARANDAS BHAGVANDAS,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN

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1304	CRA/265/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD. RAMABHAI AMBARAM,KANUBHAI RAMABHAI,VINUBHAI RAMABHAI,BHARATBHAI RAMABHAI,PRAVINBHAI RAMABHAI,GANSHYAMBHAI RAMABHAI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1305	CRA/266/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	CHEHARJI MANAJI,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1306	CRA/267/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD. BABABHAI NARAN-BHAI,FALCHANDBHAI GARBADBHAI,GABHABHAI DUNGARBHAI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1307	CRA/268/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	LALABHAI SUNDARBHAI,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1308	CRA/269/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	CHIMANLAL TRIKAMLAL,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1309	CRA/270/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD. PATEL RAMABHAI AMBALAL,KANUBHAI RAMABHAI,VINUBHAI RAMABHAI,BHARATBHAI RAMABHAI,PRAVINBHAI RAMABHAI,GHANSHYAMBHAI RAMABHAI,HEIRS OF DECD. PATEL MANEKLAL AMBALAL,BHIKHABHAI MANEKLAL,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,MR GM AMIN
1310	CRA/271/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	MANILAL CHELDAS PATEL,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR GM AMIN
1311	CRA/272/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD. RANCHHODBHAI MOTIJI,SURAJBEN D/O RANCHHODJI MOTIJI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,RULE UNSERVED
1312	CRA/273/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	THAKOR CHUDAJI MADHAJI,HEIRS OF DECD. JUDAJI DUNGARJI,RENUKABEN WD/O JIVAJI DHULAJI,THE LAND ACQUISTION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1313	CRA/274/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	GANGABEN WD/O JENAJI DEPUJI,SEDHAJI JENAJI,LAND ACQUISTION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1314	CRA/275/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	THAKOR JIVAJI DHULAJI DIED THRO'HEIRS RENUBEN WD/O JIVAJI,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1315	CRA/276/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	BAI JIVI WD/O SHANAKARJI MADHAJI,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1316	CRA/277/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	THAKOR JUGAJI DUNGARJI DIED THRO' HIS HEIRS,SHIVAJI DHULAJI,RANUBEN WD/O JIVAJI DHULAJI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1317	CRA/278/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	HEIRS OF DECD. BAI PUNAJI WD/OCHANDUJI BABAJI,BACHUJI CHANDAJI BABAJI,GALAJI CHANDAJI BABAJI,LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1318	CRA/279/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	THAKOR CHUDAJI MADHAJI,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1319	CRA/280/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	LAKHMASIBHAI VISARAM PATEL,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1320	CRA/281/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	CHIMANLAL TRIKAMLAL,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R)
1321	CRA/282/2005	30/03/2010	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,	MR JR SHAH	JIVANJI RAIJIJI THAKAL,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MR GM AMIN
1322	CRA/290/2005	24/04/2012	RAMESHBHAI CHIMANBHAI SHAH,	MR ANSHIN H DESAI	NALINKANT SUKHABHAI ARYA,	MR AJAY R MEHTA
1323	CRA/295/2005	20/07/2018	DAHYABHAI JOITARAM PATEL,	MR HITESH N ACHARYA	PRAMODBHAI SAKARCHAND PATEL - DECEASED,GHANSHYAMBHAI PRAMODBHAI PATEL,CHINUBHAI NATWARBHAI SHAH (MODI)	RULE SERVED,RULE SERVED BY DS,MR GAURANG K PATEL
1324	CRA/297/2005	16/03/2011	HARISHBHAI RAMSINGBHAI PARMAR,	(MR AJ SHASTRI)	VITHALBHAI NAGARBHAI CHAUHAN,BHIKHUBHAI CHHELABHAI PARMAR	RULE SERVED,RULE UNSERVED
1325	CRA/302/2005	09/05/2008	PARESH TRANSPORT CO.,	MS. KRUTI M SHAH,MR DILIP M SHAH	CHARIMAN IFFCO,MANAGING DIRECTOR IFFCO,STATE MARKETING MANAGER IFFCO,AREA MANAGER IFFCO	NOTICE SERVED BY DS,MR MANISH R BHATT
1326	CRA/321/2005	30/04/2008	AHMED HUSSAIN MOHAMMED HUSSAIN @ BABUBHAI GANTIWALA,	(MR MB GANDHI),MR CHINMAY M GANDHI	TAHIRBHAI F KANPURWALA,SARKUNNISHA TAHIR KANPURWALA,FAKHARI TAHIR KANPURWALA,RAMNARAYAN JAGDISHPRASAD GANTIWALA,SALIMBHAI SHAIKH,AHMEDABAD MUNCIPAL CORPN.	DELETED,MR MA PAREKH,SHRIKAR H BHATT,MR SATYAM Y CHHAYA
1327	CRA/323/2005	12/07/2011	PRAJAPATI PRAHLADBHAI DAHYABHAI,	MR RC JANI	HUSAINABIBI D/O. REHEMATKHAN SARAVARKHAN KHOKHAR,AMINABIBI D/O. REHMATKHAN SARAVARKHAN KHOKHAR,SALAT MANILAL KHEMABHAI	RULE SERVED,(MR CL SONI)
1328	CRA/332/2005	30/03/2011	HARPALSINH CHANDRASINH RAOL,	MR JAYRAJ CHAUHAN	KAMLABEN KESHAVBHAI KAKADIA,UNITED INDIA INSURANCE CO,RATHOD DIPSINH AMARSINH	DELETED,MR DIVYESH SEJPAL,(MR MAULIK J SHELAT)
1329	CRA/333/2005	30/03/2011	HARPALSINH CHANDRASINH RAOL,	MR JAYRAJ CHAUHAN	KESHAVBHAI @ KESHUBHAI ARJANBHAI,UNITED INDIA INSURANCE CO.,RATHOD DIPSINH AMARSINH	DELETED,MR DIVYESH SEJPAL,(MR MAULIK J SHELAT)
1330	CRA/334/2005	27/07/2018	PUSHPABEN DOLATRAI JOBANPUTRA,HANSABEN PRAVINCHANDRA JOBANPUTRA,KUMUDINI ASHOKBHAI JOBANPUTRA,BHAVIKA DILIP JOBANPUTRA,MANISHA RAJENDRA JOBANPUTRA,SHANTABEN MANILAL JOBANPUTRA DECEASED LEGAL HEIRS,HASMUKHRAI MANILAL JOBANPUTRA,LEGAL HEIR OF DECEASED ASHOKKUMAR M JOBANPUTRA,KUMUDINI ASHOKKUMAR JOPBANPUTRA,AMIT ASHOKKUMAR JOBANPUTRA,REKHA MADHAVKUMAR D/O DECEASEDASHOKKUMAR M JOBANPUTRA,HETAL JAYKUMAR THAKKAR D/O DECEASED ASHOKKUMAR M	MR MEHUL S SHAH,(MR SURESHM SHAH),	LEGAL HEIRS OF DECD. NANALAL CHHAGANLAL - VINODRAI NANALAL DECD THROUGH HEIRS,KUSUMBEN VINODRAI PANDHI,MEHULBHAI VINODRAI PANDHI,LINABEN VINODRAI PANDHI,HEMABEN DHARMESHBHAI TRIVEDI,SHIVSHANKAR NANALAL PANDHI,NAVINCHANDRA NANALAL PANDHI,RAMABEN MAHESHBHAI,SARLABEN HITENDRABHAI	,RULE SERVED,MR ASHISH M DAGLI
1331	CRA/336/2005	08/04/2011	SHANTIBEN JIVANGAR WD/O DECD. JIVANGIRI HARIGIRI,DEVGAR JIVNAGAR,MANUGAR JIVNAGAR,RAMESAR JIVANGAR,ASHOKBHI JIVANGAR,BABIBEN JIVANGAR,MANJULABEN JIVANGAR	MS HINA DESAI	RAJGOR BHANUSHANKER NARANBHAI,JAGJIVAN RANCHHODBHAI,RASIKBHAI GOVINDBHAI,NARMADASHWAR MAHADEV TEMPLE	MS SEJAL K MANDAVIA

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1332	CRA/339/2005	16/01/2013	PATEL GOPALBHAI KARSHANBHAI,KANTILAL VIHDAS PATEL,MANILAL KARSHANDAS PATEL	(MR BD KARIA)	TRIVEDI KANTILAL HARGOVANDAS,	MR NILESH M SHAH
1333	CRA/340/2005	13/08/2014	AMENA SAFFIUDDIN PANVELWALA,FATEHMA MOIZ BEHRINWALA,NAFISA MANSUR BULSARA,MANSUR ABBAS BULSARA,SABIR ABBAS BULSARA	MR ADIL R MIRZA	DHIRAJLAL MAGANLAL RANA,	MR ASPI M KAPADIA
1334	CRA/343/2005	21/08/2013	SAMSHERBHAI RUSTAMBHAI,SARDARBHAI RUSTAMBHAI,SULTAMBHAI RUSTAMBHAI,ALIBHAI JAMBHAI,KAMALBHAI NASIBBHAI,UMEDBHAI NASIBBHAI,ALAMBHAI NASIBBHAI,JAN MOHMED NASIBBHAI	MR NS SHEVADE,(MR SHYAM S SHEVADE)	ATUL BANSILAL SHAH,	RULE SERVED,MR DIPAK R DAVE
1335	CRA/344/2005	14/12/2010	HEIRS OF DECD. ALIKHAN KAMJI- KHAN,ASHABEN W/O ALIKHAN KAMJIKHAN,GULABNABI KAMJIKHAN	(MR SHYAM S SHEVADE)	PUSHPABEN BANSILAL SHAH,ATUL BANSILAL SHAH,JIVANKHAN KAMJIKHAN	RULE SERVED,UNSERVED EXPIRED (R),MR MEHUL H RATHOD
1336	CRA/345/2005	21/08/2013	HEIRS OF DECD. BAPAL MASTIBHAIKHOKHAR,AMIRBHAI BAPALBHAI,RUSTOMBHAI BAPALBHAI,HEIRS OF DECD. DOSUBHAI MASTI-BHAI KHOKHAR,KALUBHAI DOSUBHAIHAI,ANWARBHAI DOSUBHAI,SULTANBHAI DOSUBHAI,IBRAHIMBHAI SAMADBHAI	(MR SHYAM S SHEVADE)	ABHAY BANSILAL SHAH,ATUL BANSILAL SHAH	MR DIPAK R DAVE
1337	CRA/346/2005	21/08/2013	JAMMAKHAN ALAMKHAN,DILWARKHAN ALAMKHAN,HURABEN ALAMKHAN,HANIFABEN ALAMKHAN,SUSHAMBEN ALAMKHAN	(MR SHYAM S SHEVADE)	ATUL BANSILAL SHAH,	RULE SERVED,MR DIPAK R DAVE
1338	CRA/347/2005	14/12/2010	HEIRS OF DECD. ALIKHAN KAMJI- KHAN,ASHABEN W/O ALIKHAN KAMJIKHAN,GULAMNABI ALIKHAN KAMJIKHAN	(MR SHYAM S SHEVADE)	ATUL BANSILAL SHAH,JIVANKHAN KAMJIKHAN	UNSERVED EXPIRED (R),MR MEHUL H RATHOD
1339	CRA/348/2005	21/08/2013	ALKHUBHAI GULABHAI,	(MR SHYAM S SHEVADE)	ATUL BANSILAL SHAH,	RULE SERVED,MR DIPAK R DAVE
1340	CRA/353/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	CHHAGAN LAKHANUMAL THAKKAR,	RULE SERVED
1341	CRA/354/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	SURIBAI TOLARAM RAJYA,	RULE SERVED
1342	CRA/355/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	MANHARLAL C THAKKAR,	RULE SERVED
1343	CRA/356/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	SHOBHRAJMAL MANGARAM RAYJA,	RULE SERVED
1344	CRA/357/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	LAXMANDAS JETHANAND RAYJA,	RULE SERVED
1345	CRA/358/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	HARESHKUMAR NANDLAL RAYJA,	RULE SERVED
1346	CRA/359/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	MOTALBEN NARANDAS RAYJA,	RULE SERVED
1347	CRA/360/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	SAKUR OSMAN GANCHI,	RULE SERVED
1348	CRA/361/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	SURESHKUMAR MEGHRAJ RAYJA,	RULE SERVED
1349	CRA/362/2005	10/05/2011	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	MAHENDRAKUMAR MAGANLAL DHINOJA,	RULE SERVED
1350	CRA/1/2006	31/07/2008	KUNVERBHAN CHHABILDAS GAMBHIR,DIED THRO'HIS HEIRS,SARASWATI,WD/O KUNVERBHAN GAMBHIR,PRATIK ASHWIN GAMBHIR	MR MEHUL S SHAH,(MR SURESHM SHAH)	HEIRS OF DECD.NAGINDAS TRIBHOVANDAS SHAH,BHUPENDRA NAGINDAS SHAH,BABUBHAI NAGINDAS SHAH,PRAVINABEN NAGINDAS SHAH	,(MRS VD NANAVATI)
1351	CRA/4/2006	25/10/2010	CHIRAG BUILDERS,	(MR MB GANDHI)	ANJANA CONSTRUCTION,	MR KR BRAHMBHATT

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1352	CRA/6/2006	31/07/2013	KARIM MOHAMMED FAKIR MOHAMMED,	MR RD DAVE	LATE ABDULMAJID FATEHMOHAMMED THRU LEGAL HEIRS,JEBUNNISHA W/O ABDULMAJID FATEHMOHAMMED,ABDULRAZAK S/O ABDULMAJID FATEH MOHAMMED(DECD),ABDULREHMAN S/O ABDULMAJID FATEH MOHAMMED,HAMID S/O ABDULMAJID FATEH MOHAMMED,HAZRABIBI (WIDOW),MOHMED AYAZ (SON),SAHISTABANU (MARRIED DAUGHTER),SANOFERBANU (DAUGHTER),ABBASBHAI GULAMHUSEN CHELIYA	MR HASHIM QURESHI
1353	CRA/7/2006	31/07/2013	HAJI KARIM MOHAMMED HAJI FAKIRMOHAMMED,	MR RD DAVE	ABDULMAJID FATEHMOHAMMED SINCE DECD. THRO' HIS HEIRS,JEBUNNISHA W/O ABDULMAJID FATEHMOHAMMED,ABDULRAZAK S/O ABDULMAJID FATEH MOHAMMED(DECD.),ABDULREHMAN S/O ABDULMAJID FATEH MOHAMMED,HAMID S/O ABDULMAJID FATEH MOHAMMED,HAZRABIBI (WIDOW),MOHMAD AYAZ(SON),SAHISTABANU (MARRIED DAUGHTER),SANOFERBANU (DAUGHTER),ABBASBHAI GULAMHUSEN CHELIYA	MR HASHIM QURESHI
1354	CRA/10/2006	14/05/2010	HINDUSTAN CONSTRUCTION CO.LTD.,SECRETARY,HINDUSTAN CONSTRUCTION CO.LTD.	(MR A J DESAI)	URMILA GUPTA,NARAYAN LALJI GUPTA,MANISHA GUPTA,DISTRICT COLLECTOR	RULE SERVED,RULE UNSERVED
1355	CRA/23/2006	18/06/2013	GIRJABEN PARASNATH,RAJENDRANATH PARASNATH,SHANTINATH @ SHOBHNATH SHIVCHARAN	(MR PV HATHI),(MR DHIRENDRA MEHTA)	DHANSUKHBHAI NANABHAI,DECD. THRO'HIS HEIRS,ISHWARBHAI DHANSUKHBHAI,NAVINCHANDRA DHANSUKHBHAI,JASHVANTBHAI DHANSUKHBHAI,ARVINDBHAI DHANSUKHBHAI,ASHOKBHAI DHANSUKHBHAI,BALUBHAI DHANSUKHBHAI	,NOTICE SERVED BY DS,MR KK TRIVEDI
1356	CRA/29/2006	14/05/2010	SHANAJI BHURAJI THAKOR,RAIJIJI BHURAJI THAKOR,DAHYAJI MOTIJI THAKOR,SHANTIBEN WD/O SHIVAJI HEMAJI THAKOR,PRAHLADJI HEMAJI THAKOR,KANAJI HEMAJI THAKOR,BABUBEN WD/O JIVAJI HEMAJI THAKOR,MONGHIBEN JIVAJI THAKOR,SHARADKUMAR VINODCHANDRA SHAH	MR MC BHATT,MR VIKRAM J THAKOR	SNEHANJALI CO.OP.HOUSING SOC.LTD.,CHANDUBHAI RAICHANDBHAI PATEL,JAMNADAS AMRATLAL DALWADI,RAMANLAL AMRATLAL DALWADI,JITENDRABHAI SOMABHAI PATEL,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	RULE NOT RECD BACK,RULE UNSERVED,MR PR NANAVATI,MR RJ GOSWAMI
1357	CRA/30/2006	20/03/2012	KIRAN MAHESH KHATRI,	MR AJAY R MEHTA	HEMAXI KIRAN KHATRI,	MR VN BHAGODIA
1358	CRA/31/2006	13/09/2012	VILIAM PAUL PATEL,	MR YM THAKKAR	AKBARALI MOHSINALI LENVLA,	MR SUNIL S JOSHI
1359	CRA/32/2006	18/12/2008	MANSUKHLAL PARUMAL DULANI,	(MR RN SHAH)	DOLATGIRI DEVIGIRI GONSAI,	RULE SERVED,MR RC KAKKAD
1360	CRA/33/2006	21/03/2013	PATEL VINODKUMAR KANTILAL SINCE DECD.THRO HIS HEIRS,VIDYABEWN WD/O VINODKUMAR KANTILAL PATEL,RAVIRAJ VINODKUMAR PATEL,CHANDRAKANT VINODKUMAR PATEL,MANISHABEN D/O VINODKUMAR PATEL	MR AMIT C NANAVATI	ZALA KANCHANBEN VALUSINH,	MR. D. P. KINARIWALA
1361	CRA/34/2006	03/04/2012	JASHABHAI POPATBHAI TAVIYA,LAVABHA JESHABHAI TAVIYA,JAYANTIBHAI JESHABHAI TAVIYA,RANCHHODBHAI POPATBHAI TAVIYA	MR MRUGEN K PUROHIT	KALUBHAI LALABHAI TAVIYA,NARANBHAI LALABHAI TAVIYA,THAKARSHIBHAI LALABHAI TAVIYA,RAMESHBHAI LALABHAI TAVIYA,DEVABHAI RUPABHAI TAVIYA,BHUPATBHAI RUPABHAI TAVIYA,BHARATBHAI RUPABHAI TAVIYA,VELABHAI MOTIBHAI TAVIYA,MAMLATDAR,ASSISTANT COLLECTOR	GOVERNMENT PLEADER,MR VIREN G DAVE
1362	CRA/35/2006	11/03/2011	DHANRAJ VISHNUJI,SURESH VISHNUJI,PRAKASH VISHNUJI	MR HARSHADRAY A DAVE,MR HARDIK A DAVE	LAXMIBAI BHRAMHAJI,	RULE SERVED

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1363	CRA/39/2006	09/08/2011	KISHANLAL PREMJIBHAI DOSHI,	MR UI VYAS	VAKIL MAHAMADHUSEIN KURBANALI SINCE DECEASED THROUGH HEIRS,ASMABENMAHMADHUSEIN VAKIL (WIDOW),SAJJADHUSEIN MAHMADHUSEIN VAKIL (SON),FAIYAZHUSEIN MAHMADHUSEIN VAKIL (SON),HAIDARALI MAHMADHUSEIN VAKIL (SON),AFZALHUSEIN MAHMADHUSEIN VAKIL(SON),BILKISBANU MAHMADHUSEIN VAKIL (DAUGHTER),MAHAMADALI SHERALI MUKHI	,MR LR PATHAN
1364	CRA/41/2006	13/06/2013	HEIRS OF DECD.MANHARLAL JIVANLAL VALAND,RAJESH MANHARLAL VALAND,VIPUL MANHARLAL VALAND	MR ASHISH M DAGLI	HEIRS OF DECD.CHINUBHAI KESHAVLAL SHAH,NILAXI CHINUBHAI SHAH,KAMLESH CHINUBHAI SHAH,PRATIKSHA CHINUBHAI SHAH,NANDINI CHINUBHAI SHAH,VIPUL CHINUBHAI SHAH,PRAJAPATI NANJIBHAI LALJBIHAI	RULE SERVED,(MR BD KARIA)
1365	CRA/44/2006	31/07/2008	CAMA HOTEL LTD.,	(MR NIRZAR S DESAI)	NAZEER WELDINGWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1366	CRA/46/2006	25/02/2013	BAROT VIRENDRAKUMAR AMBALAL THR' PAH-AMBALAL PRABHUDAS,	MR PRAKASH K JANI	SHETHSHRI HIRACHAND MANCHHARAMTIJORIWALA,HARIBHAI RAGHUNATHBHAI PANCHAL,TRIBHOVANDAS NAROTTAMDAS PANCHAL,VIJAYKUMAR HIRALAL PANCHAL,ISHWARLAL SANKALCHAND PANCHAL,ASHWINKUMAR TRIBHOVANDAS PANCHAL,PRAJAPATI DINESH SHIVRAMDAS	MS KJ BRAHMBHATT
1367	CRA/47/2006	25/02/2013	BAROT PRAFULCHANDRA AMBALAL THR' HIS PAH -AMBALAL,	MR PRAKASH K JANI	SHETHSHRI HIRACHAND MANCHHARAMTIJORIWALA,HARIBHAI RAGHUNATHBHAI PANCHAL,TRIBHOVANDAS NAROTTAMDAS PANCHAL,VIJAYKUMAR HIRALAL PANCHAL,ISHWARLAL SANKALCHAND PANCHAL,ASHWINKUMAR TRIBHOVANDAS PANCHAL	MS KJ BRAHMBHATT
1368	CRA/48/2006	25/02/2013	DIWALIBEN AMBALAL BAROT THR'HER PAH-AMBALAL PRABHUDAS,	MR PRAKASH K JANI	SHETHSHRI HIRACHAND MANCHHARAMTIJORIWALA,HARIBHAI RAGHUNATHBHAI PANCHAL,TRIBHOVANDAS NAROTTAMDAS PANCHAL,VIJAYKUMAR HIRALAL PANCHAL,ISHWARLAL SANKALCHAND PANCHAL,ASHWINKUMAR TRIBHOVANDAS PANCHAL	MS KJ BRAHMBHATT
1369	CRA/49/2006	25/02/2013	BAROT VIRENDRAKUMAR AMBALAL THR'HIS PAH-AMBALAL PRABHUDAS,	MR PRAKASH K JANI	SHETHSHRI HIRACHAND MANCHHARAMTIJORIWALA,HARIBHAI RAGHUNATHBHAI PANCHAL,TRIBHOVANDAS NAROTTAMDAS PANCHAL,VIJAYKUMAR HIRALAL PANCHAL,ISHWARLAL SANKALCHAND PANCHAL,ASHWINKUMAR TRIBHOVANDAS PANCHAL,PATEL SHAILESHBHAI JAYANTIBHAI	MS KJ BRAHMBHATT
1370	CRA/50/2006	12/08/2013	MOHANBHAI JAGJIVAN MOCHI,BHANJIBHAI JAGJIVAN MOCHI	MR DC DAVE,MR JIGAR M PATEL	HARMANBHAI KASHIBHAI PATEL,HEIRS OF DECD.BHANUBHAI HARMANBHAI PATEL,ARUNABEN BHANUBHAI PAEL,JITUBHAI BHANUBHAI PATEL,RINABEN BHANUBHAI PATEL,DAHIBEN HARMANBHAI PATEL (DELETED),PATEL CHANDRAKANT HARMANBHAI,BHUPENDRA HARMANBHAI PATEL,KUMUDBEN NARANBHAI PATEL,HANSABEN NARANBHAI PATEL,URMILABEN NARANBHAI PATEL	,ABATED,RULE SERVED,MR BR PARIKH,(MRS REKHA B PARIKH),MS MONISHA B PARIKH

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1371	CRA/51/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BHAGWANBHAI CHATURDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1372	CRA/52/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL ATMARAM TRIBHOVANDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1373	CRA/53/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PRAJAPATI AMBARAM KALIDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1374	CRA/54/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL JAYANTIBHAI VALJIBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1375	CRA/55/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BALDEVBHAI HARJIVANDAS,SPEICAL LAQ OFFICER	,GOVERNMENT PLEADER
1376	CRA/56/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SOMABHAI JOITARAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1377	CRA/57/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL MAHENDRABHAI ISHWARBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1378	CRA/58/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PAEL ISHWARBHAI SOMDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1379	CRA/59/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR JENAJI MAGANJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1380	CRA/60/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL CHANDUBHAI SOMABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1381	CRA/61/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BHAILALBHAI ATMARAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1382	CRA/62/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SHANTABEN PRAHLADBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1383	CRA/63/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL NAVINBHAI CHANDULAL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1384	CRA/64/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL JAYANTIBHAI ISHWARBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1385	CRA/65/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GORDHANBHAI KESHAVLAL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1386	CRA/66/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL JAYANTIBHAI AMBALAL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1387	CRA/67/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL PRAHLADBHAI NATHABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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1388	CRA/68/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR JAYANTIJI SHIVAJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1389	CRA/69/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL TRIKAMBHAI JOITARAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1390	CRA/70/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL PRAHLADBHAI HARGOVANDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1391	CRA/71/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL JAYANTIBHAI VALJIBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1392	CRA/72/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BHAGWANBHAI GOVINDBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1393	CRA/73/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SOMABHAI SANDHIDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1394	CRA/74/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SHARDABEN RAMBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1395	CRA/75/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAIBEN ISHWARBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1396	CRA/76/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BALDEVBHAI GORDHANBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1397	CRA/77/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	RAWAL HARSHADBHAI LABHSHANKAR,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1398	CRA/78/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GOVINDBHAI JOITARAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1399	CRA/79/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GANGARAMBHAI RAMDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1400	CRA/80/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL KANTIBHAI ISHWARDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1401	CRA/81/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SURESHKUMAR RANCHODBHAI BHAGWANBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1402	CRA/82/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL NAGARBHAI JOITARAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1403	CRA/83/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL MANEKLAL DAHYALAL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1404	CRA/84/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL VISABHAI KARSANDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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1405	CRA/85/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR RAMJI SENDHAJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1406	CRA/86/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SURESHBHAI ATMARAM,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1407	CRA/87/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GOVINDBHAI GANGARAMDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1408	CRA/88/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL KANKUBEN MAGANBHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1409	CRA/89/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GORDHANBHAI HARGOVANDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1410	CRA/90/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL PARSHOTTAMBHAI NATHABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1411	CRA/91/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SHAMBHUBHAI BECHARDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1412	CRA/92/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL KESHAVLAL CHATURDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1413	CRA/93/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	SHAH TRAMBAKLAL PUNJALAL,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1414	CRA/94/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL DAHYABHAI RANCHHODDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1415	CRA/95/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR SHIVAJI BECHARJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1416	CRA/96/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR NATHAJI RAIJIJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1417	CRA/97/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL JAYANTIBHAI AMTHABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1418	CRA/98/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAMABHAI TRIKAMDAS,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1419	CRA/99/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR SHAMBHUJI PASHAJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1420	CRA/100/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR GABHAJI MAGANJI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1421	CRA/101/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GOVINDBHAI BABABHAI,SPEICAL LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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1422	CRA/102/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GIRDHARBHAI LALDAS,SP.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1423	CRA/103/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAMESHBHAI RAMBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1424	CRA/104/2006	21/03/2013	PATEL VINODKUMAR KANTILAL SINCE DECD.THRO HIS HEIRS,VIDHYABEN WD/O VINODKUMAR PATEL,RAVIRAJ VINODKUMAR PATEL SON,CHANDRAKANT VINODKUMAR PATEL,MANISHABEN D/O VINDKUMAR PATELAND W/OJITENDRA B.PATEL	MR AMIT C NANAVATI	JOSHI RAMIBEN RUPABHAI,	(MR BP MUNSHI)
1425	CRA/105/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	RATILAL CHHAGANLAL,DECD.THRO' HIS HEIR ANANDIBEN CHHAGANLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1426	CRA/106/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	GOVABHAI SHANKARBHAI PATEL, DECD.THRO'HIS HEIR S.G.PATEL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1427	CRA/107/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	GARASIYA BADARJI SHAMBHUJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1428	CRA/108/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	VAGHARI GABHABHAI FATABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1429	CRA/109/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	BHATT TRIKAMBHAI AMRUTBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1430	CRA/110/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR PUNJAJI BABAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1431	CRA/111/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL MADHABHAI AMTHARAM,PAETL JOITARAM AMTHARAM,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1432	CRA/112/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR TAKHUJI MOHANJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1433	CRA/113/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATHUJI AMTHAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1434	CRA/114/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	SOMABHAI MULCHANDDAS,DECD. THRO'HEIR MANUBHAI SOMABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1435	CRA/115/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL DASHRATHBHAI KACHARADAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1436	CRA/116/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	JHILUJI KANJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1437	CRA/117/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	ATMARAM HIRAJI THAKOR,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1438	CRA/118/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	CHAVDA NAGJI BHAVGVANJI,CHAVDA BHARATSINH BHAGVANJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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1439	CRA/119/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	RUKHIBEN MOHANBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1440	CRA/120/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	KANTIBHAI SOMNATH PATEL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1441	CRA/121/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	RANCHHODJI KESHUJI GARASIYA DECD.THRO'HEIR BHEMJI RANCHODJ,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1442	CRA/122/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	SHAKARAJI MANAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1443	CRA/123/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL KANTIBHAI AMBARAM,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1444	CRA/124/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	AMBARAM SHIVAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1445	CRA/125/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	ISHVARBHAI MADHABHAI PATEL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1446	CRA/126/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BABUBHAI SOMABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1447	CRA/127/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	KACHARABHAI KALABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1448	CRA/128/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAMABHAI SOMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1449	CRA/129/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL BALCHANDBHAI KALIDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1450	CRA/130/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL VIRCHANDBHAI PRAHLADBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1451	CRA/131/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL TRIBHOVANBHAI KESHAVLAL,PATEL RAJENDRABHAI BHIKHABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1452	CRA/132/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL LAXMANBHAI SENDHABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
1453	CRA/133/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL AMRUTBHAI BABABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1454	CRA/134/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SURESHBHAI RANCHHODBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1455	CRA/135/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	TRIBHOVANDAS KESHAVLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED

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1456	CRA/136/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	SENMA ISHVARBHAI JESANGBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1457	CRA/137/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	ABHRAM PIRKHAN,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1458	CRA/138/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL ATMARAM AMBALAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1459	CRA/139/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL TRIBHOVANBHAI KESHAVLAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1460	CRA/140/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	SENMA SHANKARBHAI CHUDABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1461	CRA/141/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL VISHNUBHAI KANABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1462	CRA/142/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL CHANDUBHAI CHHAGANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
1463	CRA/143/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL JOITARAM RAMDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1464	CRA/144/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL CHATURBHAI RAMABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1465	CRA/145/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAJENDRABHAI BHIKHABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1466	CRA/146/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAJENDRABHAI BABABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1467	CRA/147/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	RABARI LALJIBHAI CHEHOREBHAI,RABARI NARANBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,RULE SERVED
1468	CRA/148/2006	14/06/2010	EXECUTIVE ENGINEER,	MR AD OZA	PATEL SOMABHAI AMBALAL,SPL.LAQ OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
1469	CRA/149/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR GALABJI SOMAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1470	CRA/150/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR HALAJI SOMAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1471	CRA/151/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR JAVANJI JEHAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1472	CRA/152/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	PATEL GANDABHAI HARIBHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1473	CRA/153/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	PATEL MANUBHAI GANGARAM,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1474	CRA/154/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	THAKOR BABUJI PUNJAJI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1475	CRA/155/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	PATEL RAJENDRABHAI BABABHAI,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1476	CRA/156/2006	11/03/2011	EXECUTIVE ENGINEER,	MR AD OZA	PATEL CHATURBHAI HARJIVANDAS,SPL.LAQ OFFICER	GOVERNMENT PLEADER,(MR A J PATEL)
1477	CRA/158/2006	15/02/2008	LATABEN BANSIBHAI VAISHANAV THRO'P.O.A.,	(MR PRAFUL J BHATT),MR YOGESH S TRIVEDI,MR KAPIL K ACHARYA	ARVIND PRODUCTS LIMITED,JAGNATH (SARASPUR) SHOPS & HOUSING CO.OP. SOC. LTD.,AKSHARPURSHOTTAM SWAMINARAYAN SANSTHA	
1478	CRA/164/2006	12/03/2019	AMINABIBI ABDULMAJID MANSURI,	MR MA KHARADI	CHANCHALBEN W/O KANTILAL THAKORE(DECD-HEIRS R-2,3,4,5),HARIPRASHAD KANTILAL THAKOR,KANUBHAI @ KANAIYALAL KANTILALTHAKOR,RAMESHCHANDRA KANTILAL THAKOR,GOPALBHAI @ KIRITBHAI KANTILALTHAKOR,PRAFULLBALA RAMPRASHAD THAKOR DECD.THR.HEIRS(CA NO.6534/07),RAMPRASHAD OCCHAWLAL THAKORE,SANJAYKUMAR RAMPRASHAD THAKORE,UMESHAKUMAR RAMPRASHAD THAKORE,RITABEN RAJESHKUMAR THAKORE.,NIMISHABEN AJAYKUMAR THAKORE.,SONALBEN RAJESHKUMAR JOSHI.,KUSUMBEN OCCHAWLAL THAKOR	,DELETED,MR. DEVENDRA G RANA
1479	CRA/169/2006	16/05/2008	NIRMALABEN HARIRAM THAKKAR THRO'P.O.A. HARIRAM THAKKAR,	MR DHAVAL D VYAS	INDRAVADAN SHIVSHANKER BHATT,BIPINCHANDRA SHIVSHANKAR BHATT	MR CH VORA
1480	CRA/172/2006	29/06/2017	JAYANTILAL CHIMANLAL PATEL,	MR CHIRAG B PATEL	VADILAL PURSHOTTAMAS PATEL,	MR VIBHUTI NANAVATI
1481	CRA/178/2006	07/08/2008	MICRO DYNAMICS,	MR KV SHELAT,MR GOPAL M PANDYA	UNIQUE ERECTORS (GUJARAT) PVT.LTD.,ZAFARBHAI SHAIKH,DIRECTOR,BHARATBHAI TALSANIA,DIRECTOR,ARIF ZAFARBHAI SHAIKH	,MR MANISH R BHATT
1482	CRA/179/2006	23/03/2010	HEIRS AND L.R. OF DECD.ABDULA UMAR,HEIRS & L.R. OF DECD.GAFAR ABDULBHAI	DELETED,MR MRUGEN K PUROHIT	HASMUKHBHAI JUGATRAM RAVAL,MERAJ ABDULBHAI,JAHANGIRBHAI KARIMBHAI	,DELETED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1483	CRA/182/2006	24/07/2008	DECD. RAMJI VALABHAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VORA JIVAJI MU. HAPTUJI WAKF TRUST - THRO' SOLE TRUSTEE,	MR AMAR D MITHANI
1484	CRA/185/2006	06/04/2010	BIHARI DAHYALAL PATEL,	MR DR BHATT	LATE MAFATLAL KAKKALBHAI BHAVSAR'S HEIRS,NAVNEETBHAI MAFATLAL BHAVSAR,MADHUBEN MALAVANIYA,VASANTIBEN HIRALAL SOLANKI,REVANDAS SOMABHAI PATEL DECED.	,MR AV PRAJAPATI
1485	CRA/191/2006	03/03/2008	NATWARLAL HARAKHLAL SHAH,	(MR SURESHM SHAH)	THE VERAVAL MERCANTILE CO-OPERATIVE BANK LTD,VERAVAL,KANTIBHAI DAYALAL,KIRITKUMAR NANALAL,HIREN PRATAPRAI	RULE SERVED,(MR RM CHHAYA)

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1486	CRA/194/2006	01/08/2008	KASHYAP MUKUNDBHAI DOSHI,	MR MB GOHIL	ARJANBHAI HIRABHAI,BABULAL KHODIDAS SHAH,DHIRAJBHAI MAGANBHAI RATHOD	NOTICE SERVED BY DS,NOTICE UNSERVED,MR SATYEN B RAWAL
1487	CRA/199/2006	11/09/2009	HANSABEN JAYNARAYANSINGH THAKOR,WD/O JAYNARAYANSINGH,	(MR HEMANG R RAWAL)	AVADHNARAYAN BHAGVANTSINGH THAKOR,DECD.THRO'HIS HEIRS,KEDARSINGH S/O AVADHNARAYAN THAKOR,HARIKESHSINGH S/O AVADHNARAYANTHAKOR,SANJAYSINGH S/O AVADHNARAYAN THAKOR,VIRENDRASINGH S/O AVADHNARAYANTHAKOR,GULABDEVI WD/O AVADHNARAYAN THAKOR,RAKESHSINGH AVADHNARAYAN THAKOR,MEENABEN D/O DECD.JAYNARAYAN THAKOR,MADHUBEN D/O DECD.JAYNARAYAN THAKOR	,RULE SERVED,MR PREMAL S RACHH
1488	CRA/200/2006	24/06/2013	NIRMA LTD.,	(MR MB GANDHI)	MURLIDHAR MOHAN,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE
1489	CRA/201/2006	11/10/2012	JUBEDABEN AHMEDKHAN PATHAN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SABIRALI RAMZANALI ANSARI,	MS. JR ACHARYA
1490	CRA/204/2006	20/07/2010	KANUBHAI PUNJIRAM PATEL,DECD. THR.HEIRS(CA.NO.8564/08-5.8.08,JIVIBEN KANUBHAI PATEL,,CHANDRIKABEN NAVINCHANDRA PATEL.,HEMANG NAVINCHANDRA PATEL.	MR PREMAL R JOSHI	SHANKARLAL BULAKHIDAS JADAV,	MR CB DASTOOR
1491	CRA/206/2006	07/09/2018	HEIRS OF DECD.TAYABBHAI MOHMADALI RANGVALA,REHANABEN TAYABBHAI RANGWALA,AJIJBHAI TAYABBHAI RANGWALA,RASHIDBHAI TAYABBHAI RANGWALA	(MR GIRISH D BHATT),MR MEHUL S SHAH	HEIRS OF DECD.BAZKHAN SOHABKHAN,SOHARABKHAN BAZKHAN,HASMATKHAN BAZKHAN,NOORMOHMMAD BAZKHAN,ASRAFKHAN BAZKHAN,ABDULVAHABKHAN BAZKHAN,MOHSINKHAN BAZKHAN,AKBARKHAN BAZKHAN	,MR ASPI M KAPADIA,MR IRSHADAHMAD B MEV
1492	CRA/207/2006	05/07/2011	NOORMIYA CHHOTUMIYA DIED THRO'HEIRS,KAMRUNISHA NOORMIYA SHAIKH,ASFAQ AHMED NOORMIYA SHAIKH,AKILABANU NOORMIYA SHAIKH,ZULFIKAR NOORMIYA SHAIKH	MR DR BHATT	MUSLIMUDDIN SADRUDDIN DARGAH-WALA,SALLAHUDDIN SADRUDDIN DARGAH-WALA,TAJODDIN SADRUDDIN DARGAHWALA,JAFARSHAH SADRUDDIN DARGAHWALA,LEGAL HEIRS AND REP. OF DECD. YUSUFALI SADRUDDIN DARGADHWALA,SAIYED ASIF YUSUFALI,SAIYED FAZILALI YUSUFALI,RUBINA IMTIAZALI KADARI	MR DHAVAL D VYAS
1493	CRA/211/2006	23/03/2012	KESHAVJI HIRJIBHAI CHAVDA,	(MR KISHOR M PAUL)	KISHORKUMAR MULJIBHAI DHAMECHA DECEASED.THROUGH HEIR,SMT.HANSABEN KISHOREBHAI DHAMECHA,WD/O.KISHORE KUMAR DHAMECH	
1494	CRA/212/2006	12/05/2009	KANUBHAI BHAGWANBHAI PATEL,	MR. ALKESH N SHAH	JAYANTILAL MADHAVLAL PANCHAL,SHANTILAL VITHALDAS PANCHAL	NOTICE SERVED
1495	CRA/215/2006	21/03/2014	JAGDISH KANAIYALAL VAKIL,	MR AR MAJMUDAR,MR NK MAJMUDAR	LEGAL REP.OF DECD.RAMESHCHANDRPRAHLADBHAI PATEL,KUMAR RAMESHCHANDRA PATEL,MRUDULABEN RAMESHCHANDRA PATEL,DARSHINIBEN,W/O ASHUTOSHKUMAR PATEL & D/O R.P.PATEL,SMITABEN,W/O KALPESHKUMAR PATEL & D/O RAMESHCHANDRA	,RULE SERVED,(MR SURESHM SHAH),MR KV SHELAT

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1496	CRA/219/2006	10/08/2018	LAKHIYA SIDDHARTHSHANKAR SURENDRASHANKAR,LAKHIYA KASHYAP SURENDRASHANKAR	MR SP MAJMUDAR	PANCHAL KASTURLAL KACHRALAL DECD.THRO HEIRS,AMTHIBEN KASTURLAL PANCHAL,HARSHADKUMAR KASTURLAL PANCHAL,PRADIPKUMAR KASTURLAL PANCHAL,MANJUBEN KASTURLAL PANCHAL,VARSHABEN KASTURLAL PANCHAL,PATAN JETHALAL JOITARAM DECD.THRO HEIRS,HIRABEN JETHALAL PATEL,VARSHABEN JETHALAL PATEL,NIIKITABEN JETHALAL PATEL,SANJAYBHAI JETHALAL PATEL,DHARMENDRA JETHALAL PATEL,PATEL BABUBHAI TRIBHOVANDAS	,NOTICE SERVED,MR PRAKASH K JANI
1497	CRA/226/2006	03/04/2012	SARASWATI KHANDSARI SUGAR MILL,LAKHMAN BHAMA MORI,RAMA BHAMA MORI,NATHALAL NODHANBHAI BARAD,JESINGBHAI MASRIBHAI,RAMBHAI MERAGBHAI,ABDUL LATIF HAJI THRO' PAH RAMBHAI MERAGBHAI BARAD,ABDUL RAZZAQ HAJI UMARBHAI,BABUBHAI BHUPATSINH ZALA THRO'PAH RAMBHAI MERAGBHAI BARAD,PURSHOTTAMKUMAR TRILOKCHANDRA,BHAGWAVIRANI SHUBASHCHANDRA AGRAWAL THRO' PAH RAMBHAI	MR RC KAKKAD	PASCHIM GUJARAT VIJ CO.LTD.,	(MR SN SINHA)
1498	CRA/227/2006	03/04/2012	SARASWATI KHANDSARI SUGAR MILLS,LAKHMAN BHAMA MORI,RAMA BHAMA MORI,NATHALAL NODHANBHAI BARAD,JESINGBHAI MASRIBHAI,RAMBHAI MERAGBHAI,ABDUL LATIF HAJI THRO' PAH RAMBHAI MERAGBHAI BARAD,ABDUL RAZZAQ HAJI UMARBHAI,BABUBHAI BHUPATSINH ZALA THRO'PAH RAMBHAI MERAGBHAI BARAD,PURSHOTTAMKUMAR TRILOKCHANDRA,BHAGWAVIRANI SHUBASHCHANDRA AGRAWAL THRO' PAH RAMBHAI	MR RC KAKKAD	PASCHIM GUJARAT VIJ CO. LTD.,	(MR SN SINHA)
1499	CRA/234/2006	31/01/2011	HEIRS OF DECD.THAKKAR CHANDRAKANT GORDHANDAS,SUSHILABEN WD/O THAKKAR CHANDRAKANT GORDHANDAS,THAKKAR RAJESH CHANDRAKANT,THAKKAR KETAN CHANDRAKANT,THAKKAR NAYAN CHANDRAKANT,THAKKAR RASHMIKA CHANDRAKANT,RAJESH CHANDRAKANT THAKKAR,KETAN CHANDRAKANT THAKKAR,NAYAN CHANDRAKANT THAKKAR,VIJAYABEN GORDHANDAS THAKKAR	(MR MB GANDHI)	BHIKHABHAI RATANSINH CHAVDA DELETED AS PERCOURT'S ORDER,SHANTABEN WD/O BHIKHABHAI CHAVDA,MANUBHAI @ MANOHAR BHIKHABHAI CHAVDA,KISHORE BHIKHABHAI CHAVDA,JASUMATIBEN BHIKHABHAI CHAVDA	DELETED,RULE SERVED,MR NILESH A PANDYA
1500	CRA/240/2006	09/07/2009	GULABRAO UTTAM PATIL,	(MR DHIRENDRA MEHTA)	MANHARLAL NANABHAI CHANGAWALA,	MR RS SANJANWALA,MR SHAMIK SANJANWALA
1501	CRA/242/2006	26/06/2008	HEIRS OF DECD.VALIMAMAD MUSABHAI,JUMABHAI VALIMAMAD,JUSAB VALIMAMAD,ABDUL VALIMAMAD,DAUD VALIMAMAD,KASAM VALIMAMAD	MR NIRAV C THAKKAR	PRAKASH HARGOVINDBHAI BHAGDE,DEEPAK HARGOVINDBHAI BHAGDE,SANJAY HARGOVINDBHAI BHAGDE	(MR SURESHM SHAH)
1502	CRA/243/2006	27/06/2008	MONA CHEMICALS,THRO'ITS PARTNERS,HARSHADRAI V.SHAH,MONA K.SHAH,SONA R.SHAH	MR RD DAVE	PINAKIN R.MODI,	MR HARSHIT S TOLIA
1503	CRA/244/2006	27/06/2008	MONA CHEMICALS,THRO'ITS PARTNERS,HARSHADRAI V.SHAH,MONA K.SHAH,SONA R.SHAH	MR RD DAVE	HANSABEN JITUBHAI MODI DECD.THROUGH HEIRS.,JITUBHAI RAMNIKLAL MODI.	,MR HARSHIT S TOLIA
1504	CRA/246/2006	11/03/2011	MUKESHBHAI BECHARBHAI KANTHARIA,	(MR AY KOGJE)	CHANDRIKA MANILAL MAKWANA,	MR PRADEEP PATEL
1505	CRA/252/2006	19/12/2012	RAMESHVAR MADHULAL SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	GORDHANBHAI KACHARABHAI DECD.THRO HEIRS,CHANDRAVADAN GORDHANBHAI MODI,KAUSHIKBHAI GORDHANBHAI MODI,BHANUBHAI KACHARABHAI,RASHMIKANT JAYANTIBHAI,DEEPAK JAYANTIBHAI	(MR MB GANDHI)
1506	CRA/254/2006	03/04/2012	PARESHKUMAR HARSHADRAI SHAH,	MRS NISHA M PARIKH	ANITA AMRUTLAL SHAH,PARITA PARESHKUMAR SHAH,RUCHITA PARESHKUMAR SHAH	,MR MS JAYSWAL

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1507	CRA/257/2006	14/12/2016	THE STATE OF GUJARAT THRO' THE CHIEF SECRETARY,S.S. RATHOD, SECRETARY,,R. N. NINAMA EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S. GOVIND JAKHU N& COMPANY,	MR DEEPAK P SANCHELA
1508	CRA/262/2006	10/07/2008	RAMJIBHAI BHAGANBHAI YADAV PANWALA,DECD.THRO'HIS HEIRS,SHYAMPYARI,WD/O RAMJI BHAGAN YADAV,JAGDISH RAMJIBHAI YADAV,AJAY RAMJIBHAI YADAV,LAXMIBEN D/O RAMJI BHAGAN YADAV	MR NM KAPADIA	SHAMBHUGIRI GANPATGIRI,	MR DHAVAL D VYAS
1509	CRA/266/2006	16/06/2011	SABERABIBI CHANDBHAI,	MS RUKSANA M SHAIKH	MAHMEDHANIF GANIBHAI @ BAROD,	(MR ASHOK K PADIA)
1510	CRA/270/2006	11/10/2011	ATIQ FAZAL MAHMOOD KIDEDAR,	MR SP MAJMUDAR,MR P P MAJMUDAR	TRUSTEES OF BAWA REHAN SAHIB DARGAH,MUZAFFAR HUSAIN SHAHIDUDDIN SAIYED,SHABBIR SHAHIDUDDIN SAIYED	,MR DHAVAL D VYAS
1511	CRA/271/2006	05/02/2008	KANCHANBEN KANTILAL BHADANG,HARISH KANTILAL BHADANG,CHANDRAKANT KANTILAL BHADANG,JITENDRA KANTILAL BHADANG	(MR NIRAL R MEHTA)	VISHAL DIESELS,ARVIND KANTILAL BHADANG	NOTICE SERVED,SERVED BY AFFIX(N)
1512	CRA/273/2006	11/04/2012	TRIVEDI HIRENKUMAR RAJENDRABHAI,TRIVEDI TRUPTESHBHAI RAJENDRABHAI,BHATT ASHOKKUMAR SHANTILAL DECD. THRO' HEIRS,BHATT NAYABEN ASHOKKUMAR,BHATT KEYURKUMAR ASHOKKUMAR	MR PK PANCHOLI,	SHREE SAHJANAND SHROFF,	MR KB PANERI
1513	CRA/274/2006	05/10/2012	LEGAL HEIRS OF JETHALAL PREMJILUHAR,CHAMPABEN JETHALAL,MAHASUKHBHAI JETHABHAI,MAGANLAL JETHABHAI,VRAJLAL JETHABHAI,PRAVINCHANDRA JETHABHAI,LALITABEN JETHALAL	MR ASHISH M DAGLI	RAJENDRA NANALAL JABANPURA,	MR RC KAKKAD
1514	CRA/276/2006	08/05/2014	LILAVATIBEN KANJIBHAI PATEL, THRO'HER POA KANJIBHAI T PATEL,	MR RC KAKKAD	MANSUKHLAL AMRUTLAL JOSHI,MANGLABEN WD/O MANSHUKHLAL JOSHI,ATUL MANSHUKHLAL JOSHI,KIRIT MANSHUKHLAL JOSHI,MAMTABEN DHIREN D/O MANSHUKHL-AL JSOHI	RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1515	CRA/277/2006	28/09/2010	SAMJUBEN BABUBHAI KOLI,ASHISH BABUBHAI KOLI THRO' HIS GUARDIAN & MOTHER,GAUTAM BABUBHAI KOLI THRO' HIS GUARDIAN & MOTHER	MR MEHUL S SHAH,(MR SURESHM SHAH)	NEW INDIA ASSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR
1516	CRA/278/2006	03/03/2008	HEIRS OF DECD.VIPRA KAMESHWARBHAI JESHANKAR JOSHI,WIDOW JAYABEN KAMESHWARBHAI JOSHI,ASHOKBHAI KAMESHWARBHAI JOSHI	MR RC KAKKAD	ARVINDKUMAR MATHURDAS CHANDRANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1517	CRA/279/2006	18/04/2012	SUSHILABEN MEHTA,ASHOK.D.MEHTA,PRADIPKUMAR MEHTA	MR ASHISH M DAGLI	BAROT VIRAMBHAI LAKHANSHI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1518	CRA/281/2006	17/07/2008	LEGAL HEIRS OF DECD.RATANCHNADCHHAGANLAL SHAH,CHANCHALBEN W/O RATANCHAND CHHAGANLAL SHAH.,NARENDRA RATANCHAND SHAH,HEMLATABEN ALIAS DIVYANGNABEN,GIRISHKUMAR HIRACHAND JAIN,JITENDRA GIRISHKUMAR JAIN,TARUN GIRISHKUMAR JAIN	MS. SHAILI A KAPADIA	AMRUTLAL MULSHANKER TRIVEDI,	MR DD VYAS
1519	CRA/282/2006	27/06/2011	RAMCHAND MOTIRAM,	MR ASPI M KAPADIA	DEVIBEN SADHURAM,KISHANCHAND SADHURAM (DECD.) THRO' HIS HEIRS,DHANIBEN W/O KISHAN SADHURAM,MANOJ KISHANBHAI,RAJU KISHANBHAI,CHANDU KISHANBHAI,KANYYALAL SADHURAM	,RULE SERVED,MR VIBHUTI NANAVATI
1520	CRA/283/2006	01/08/2008	LAKSHMIBAI SAAMAT GADHVI,	MR ASHISH M DAGLI	LEHRIKANT ZUMAKLAL SHAH,JADEJA JILUBHA KALUBHA	NOTICE SERVED,(MR NV ANJARIA)
1521	CRA/285/2006	14/05/2010	SANJAY HIRALAL SHAH ,MANAGING DIRECTOR OF APEX PETROCHEMICAL,	MR ASHISH M DAGLI	SANDEEP NANDLAL THAKKAR PARTNER OF M/S P.P.SHROFF,M/S P.P.SHROFF	MR PR THAKKAR
1522	CRA/286/2006	17/10/2008	MAGANLAL HARILAL DOSHI,	(MR NA SHAIKH)	M/S SUBH TEXTILE ENGINEERS THRO' THE PARTNER,M/S MANSUKH DYEING & PRINTING MILLS	NOTICE SERVED BY DS,MR NV GANDHI

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1523	CRA/287/2006	30/08/2011	LUHAR MANHARLAL KANJIBHAI PARMAR,	MR TUSHAR L SHETH	BHAGWANJIBHAI LAXMANBHAI BAROT,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1524	CRA/290/2006	24/07/2008	SANJAY HIRALAL SHAH MANAGING DIRECTOR,	MR ASHISH M DAGLI	SANDEEP NANDLAL THAKKAR PARTNER OF M/S P.P.SHROFF,	MR PR THAKKAR
1525	CRA/293/2006	26/12/2008	POPATBHAI HANSRAJBHAI DHOLARIAAS LR OF HANSRAJBHAI VASANTBHA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	VITHALDAS JINABHAI,	(MR SURESHM SHAH)
1526	CRA/296/2006	04/04/2008	LAXMIPRASAD CHANDULAL TRIVEDI,	(MR CN TRIVEDI)	SURESHBHAI BALWAT MAHAGAVKAR,	MR VIRAL V DAVE
1527	CRA/297/2006	21/04/2009	SHRI DHIRAJLAL MADHAVLAL BHARATI,		SHRIMATI ANANDBEN NATWARBHAI CHAVDA W/O DECD.NATWARLAL.S.C.,SHRI UMESHKUMAR NATWARBHAI CHAVADA	MR MA SAPA,MR MOHD.HANIF SHAIKH, (MR RICHARD A HERISH)
1528	CRA/298/2006	24/04/2012	AUTOMAT INDUSTRIES THRO' ITS PROPRIETOR CHAITANYA.M.SHAH,	MR MANISH J PATEL	LEGAL HEIRS OS PRAVINCHANDRA BHOGILAL SHAH &MADHUBEN.P.SHAH,PARESH PRAVINCHANDRA SHAH,MUKESH PRAVINCHANDRA SHAH,RAJESH PRAVINCHANDRA SHAH,PARUL PRAVINCHANDRA SHAH	,NOTICE SERVED
1529	CRA/300/2006	04/09/2015	PRABHATSIN JETHALAL RAO,DECD. THRO'RAJENDRAPRASAD PRABHATSIN,	MR NEERAJ SONI,MR.P D.DESAI	ANILKUMAR LALLUBHAI MAISURIA,NATUBHAI LALLUBHAI MAISURIA,MANHARBHAI LALLUBHAI MAISURIA	MR RR MARSHALL
1530	CRA/302/2006	21/08/2008	GULAMBHAI NOOR MOHAMMED CHAUDHARY,	(MR MB GANDHI),MR ABDULAZIZ N MEMON	BAI REHMAT W/O IBRAHIM MUSAJI,BAI JANAB D/O IBRAHIM MUSAJI,HAJI MOHMED IBRAHIM	DELETED,MR KV SHELAT
1531	CRA/304/2006	08/02/2008	SONI DHANJIBHAI HARIBHAI THADESWAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DARJI KESHAVLAL JAGJIVAN VADHVANA,SHANTABEN JAGJIVAN VADHVANA	(MR CHIRAG M PAWAR)
1532	CRA/2/2007	25/11/2014	CADILA PHARMACEUTICALS LTD. THRO'ITS MANAGING DIRECTOR,INDRAVADAN I.MODI,DR.RAJUBHAI I.MODI (DR.RAJIV I.MODI),SAMIR JITENDRA PATEL	MR ATIT D THAKORE	HARJIVANBHAI ISHVARBHAI PATEL,HASMUKHBHAI HARJIBHAI PATEL,S.K.SABARWAL,ASHOKBHAI MANGABHAI PATEL,KIRITBHAI MANGABHAI PATEL,BAI DAHIBEN WD/O MANGABHAI,RAMESH HARJIBHAI PATEL	
1533	CRA/3/2007	22/03/2013	HEIRS OF DECD.NINAMA MULCHAND KHOOMAJI,NINAMA SABUJI MULCHAND,DECD. THRO'HIS HEIRS,NINAMA DUDHIBEN SABUJI,NINAMA RUPAJI SABUJI,NINAMA CHANDULAL SABUJI,NINAMA SHANKARBHAI SABUJI,NINAMA SHANTABEN SABUJI,NINAMA GANGABEN SABUJI,NINAMA KANJIBHAI MULCHANDBHAI,NINAMA LALJIBHAI MULCHANDBHAI,NINAMA DILIPBHAI LALJIBHAI,NINAMA URMILABEN LALJIBHAI	MR GT DAYANI,	NINAMA DHULAJI JAGAJI,NINAMA SADUJI DHULAJI,NINAMA LAXMANBHAI DHULAJI,NINAMA DEVISINH DHULAJI,NINAMA MANILAL DHULAJI,NINAMA DILIPBHAI DHUDAJI	MR JV JAPEE
1534	CRA/4/2007	01/04/2008	SUVIK ELECTRONICS PVT. LTD.,	MR RD DAVE	MANAGING DIRECTOR PHILIPS ELECRONICS INDIA LTD;,	MS PA VAKIL
1535	CRA/7/2007	14/03/2011	JINABHAI DHULABHAI MISTRY,	MR DEVANG R BHATT,MR. BK. RAJ	VINAYAKRAO BAPURAO DESHMUKH SINCE DECD. THRO' HIS HEIRS,INDIRABEN W/O VINAYAKRAO .B. DESHMUKH,ASHOKRAO VINAYAKRAO DESHMUKH,ANANDRAO VINAYAKRAO DESHMUKH,HEMANT VINAYAKRAO DESHMUKH,MRS. NIMA NIVRUTIRAO GAIKWAD	,(MR AY KOGJE)
1536	CRA/10/2007	12/04/2012	SHASHIKANT CHATURBHAI PATEL,	MR BB NAIK	THE MANAGER (GENERAL),	GIRISH K PATEL

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1537	CRA/11/2007	20/06/2012	PARUL ARYOGYA SEVA MANDAL THRO.MANAGING TRUSTEE,	MR PRADEEP PATEL	SHANTIBHAI VARGHABHAI PARMAR,PRAKASH P. PARMAR,PRAVIN FULABHAI PARMAR,GANPAT BABARBHAI PARMAR,CHHOTNA SHANKERBHAI PARMAR,RAMESH HIRABHAI RABARI,MAHENRA RAMANBHAI PATEL,FATEHSINH R. PARMAR,TRIBHOVAN CHHITABHAI PATEL,GORDHAN R. PARMAR,ABHESINH RAIJIBHAI PARMAR,PUSHPENDRA KANDAKSINH PARMAR,BABARBHAI NANABHAI PARMAR,PRATAP KANJIBHAI PARMAR,GAURANG M. GOHIL,PRABHAT RANCHHODBHAI,BHARAT FULABHAI,VIJAY BHAGUBHAI,NARSINH RAIJIBHAI PARMAR,JAYANTI VARDHABHAI PARMAR,VAJESINH M. PARMAR,MANIBHAI SHANKERBHAI,PRABHATSINH MANSINH PARMAR,UDESINH RATANSINH PARMAR,JAGDISHSINH MOHANSINH,BAKORBHAI RANCHHODBHAI,VASAVA SHANABHAI MANGALBHAI,JETHABHAI DHANABHAI,UDESINH MOHANBHAI PARMAR,MAMLATDAR,P.C.THAKOR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,RULE SERVED,MR AMRISH K PANDYA
1538	CRA/12/2007	17/04/2008	KHALIFA SHULEMANBHAI RASULBHAI,	MR DIPEN K DAVE	PATHAN MAHAMADSAFIBHAI FAJLERAHEMANBHAI,	(MR SURESHM SHAH)
1539	CRA/14/2007	15/07/2013	SHERA IBRAHIMBHAI JAMALBHAI,	MR JA ADESHRA	HEIRS OF JAYANTILAL FOJALAL CHOKSHI,PUSHPABEN JAYANTILAL,MUKESHBHAI JAYANTILAL,JITENDRA JAYANTILAL,ATULBHAI JAYANTILAL,USHABEN NIMISHBHAI,JAYANTIBEN BHARATKUMAR,SURESHKUMAR BABULAL THAKKAR,	MS ARCHANA R ACHARYA
1540	CRA/19/2007	04/05/2010	ASHWINKUMAR DHIRAJLAL BHARTI,	(MR DM BHARATI)	VANDANA ASHWINKUMAR BHARTI,	MR. BAKUL S PANCHAL
1541	CRA/20/2007	20/09/2010	RAKESHBHAI DEVRAMBHAI JOSHI,	MR HARSHIT S TOLIA	JAYANTIBHAI DEVSHANKARBHAI TRIVEDI,	MR DIVYESH SEJPAL
1542	CRA/21/2007	14/03/2008	MODY ENTERPRISE,	MR GOVIND V PATEL	RAJAT PETROCHEM PRODUCTS,YOGESH TRIVEDI	MR SHALIN N MEHTA
1543	CRA/22/2007	14/03/2008	MODY ENTERPRISE,	MR GOVIND V PATEL	RAJAT PETROCHEM PRODUCTS,YOGESH TRIVEDI	MR SHALIN N MEHTA
1544	CRA/23/2007	04/04/2008	LAXMIPRASAD CHANDULAL TRIVEDI,	(MR CN TRIVEDI)	SURESHBHAI BALWANT MAHAGAVKAR,	MR VIRAL V DAVE
1545	CRA/25/2007	17/09/2010	NATVARLAL DWARKADAS SONI,	HL PATEL ADVOCATES	MUKESH SANALAL SHIKLIKAR,HEIRS OF KISHANLAL DAMODARDAS SHIKLIKAR,SANJAY KISHANLAL SHIKLIKAR	,RULE SERVED,MR KB PANERI
1546	CRA/28/2007	05/02/2013	VIJAYABEN MAGANLAL LUHANA W/O DECD.MAGANLAL MOHANLAL,	MR VIREN G DAVE	SHRI LALITKUMAR NAROTTAMDAS LUHANA,	(MR HM PRACHCHHAK),MS M O NARSINGHANI
1547	CRA/30/2007	06/04/2010	JAYSHREE BHAGWATI TILES WORKS,	MS KJ BRAHMBHATT	HEIRS OF SHANKARBHAI PUNJIRAM PATEL,DILIPBHAI SHANKARBHAI PATEL,VASUMATIBEN CHUNILAL PATEL,REKHABEN RAMANLAL PATEL,RANJANBEN SHANKARBHAI PATEL,KALPANABEN NARENDRAKUMAR PATEL,HEIRS OF TRIKAMBHAI PUNJIRAM PATEL,GANGABEN TRIKAMBHAI PATEL,RAJENDRABHAI TRIKAMBHAI PATEL,NARENDRAKUMAR SHANKARBHAI PATEL,KANTABEN SHANKARBHAI PATEL,GITABEN BIPINKUMAR PATEL	,HL PATEL ADVOCATES

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1548	CRA/32/2007	21/08/2013	PUNJABHAI POLABHAI BHARWAD,	MR VIKRAM J THAKOR	MANJULABEN CHANDRAKANT DOSHI,	MRS NISHA M PARIKH
1549	CRA/33/2007	23/03/2010	Y.N.SINGH,	MR HASIT DAVE	SUVARNABEN PRIYAKANT PARIKH,	MR NILESH M SHAH,MR MAYANK DESAI
1550	CRA/34/2007	27/07/2012	PRABHUDAS VRUJLAL JIVRAJANI,	(MR BD KARIA)	HEIRS & LEGAL REP.OF LATE AMRUTLAL DEVCHAND KANABAR,INDUBEN AMRUTLAL KANABAR,MITABEN,@ BINABEN AMRUTLAL KANABAR	RULE SERVED BY DS,MR HARIN P RAVAL,MR MEHUL S SHAH,(MR SURESHM SHAH)
1551	CRA/38/2007	17/07/2008	MUKHATAR AHMEDMIYA SHAIKH,ISHAQUE HUSSAINBHAI SHEIKH,NAZIMBANU D/O HUSSAINBHAI SHEIKH W/O SHAKIRBHAI MALEK,SHAMIMBEN D/O HUSSAINBHAI SHEIKH,.,NOORBANU HUSSAINBHAI SHEIKH,REHANABEN WIFE OF ALTAFBHAI SHEIKH,AFZANABEN D/O HUSSAINBHAI SHEIKH W/O RAJUBHAI SAIYED	MR MA KHARADI	KHATIJABEN D/O HAJI MUHAMMEDHUSAINBHAI,	NOTICE SERVED BY DS, (MR NIRAL R MEHTA)
1552	CRA/39/2007	20/02/2008	HARIPRASAD HARSUKHRAM PANDYA,	(MR NV ANJARIA)	KALPANA HARIPRASAD PANDYA,	(MR NALIN K THAKKER)
1553	CRA/41/2007	20/06/2012	R P MARKETING PVT LTD,	MR KM PATEL	NITINKUMAR M GANDHI,SEWALIA CEMENT WORKS	RULE SERVED BY DS
1554	CRA/43/2007	18/02/2008	GUJARAT INDUSTRIAL DEVELOPMENTCORP.,	(MR GIRISH D BHATT)	J.B.INTERNATIONAL & EXPORT,DINESHBHAI VALLABHBHAI KHANT	RULE SERVED,MR TV SHAH
1555	CRA/45/2007	01/05/2012	MATRELAL PHOOLSINH,	MS SD RAMI	RAMJIPRASAD KOLESHWAR GUPTA,	MR DH RAHEVAR
1556	CRA/46/2007	17/04/2009	AMINABEN MUSABHAI CHOPDA,THRO'HER POA GALAMOHMAD MUSABHAI,		BALWANTSINH LAXMANSINH,HIRASINH LAXMANSINH,KHATIJABEN MUSABHAI CHOPDA, W/O ISMAILBHAI DESAI	RULE SERVED
1557	CRA/49/2007	02/08/2011	NANJIKAKA KAKA KARSANDAS SAVAJIKAKA CHAIRMAN OF,PATEL MAVAJIBHAI DAHYABHAI,PATEL JETHABHAI RAVAJIBHAI,PATEL HANSRAJBHAI RAMAJIBHAI,DEVARAMBHAI DEVASHIBHAI,PATEL RATILAL KHETAJI,PATEL BHIMAJIBHAI KARSANBHAI,PATEL ISHWARBHAI BHAILAL,SAIYAD IMDADALI JEELANIMIYA	MR AJ MEMON	CHANDRAKANT CHHAGANLAL SHAH DECEASED.THR.HEIRS.,JYOTSANABEN CHANDRAKANT SHAH,RITABEN CHANDRAKANT SHAH,ALPA CHANDRAKANT SHAH,PARAG CHANDRAKANT SHAH,KETAN CHANDRAKANT SHAH,NOORUDDIN BADAMIYA SAIYAD,ASARAFALI ABBASALI SAIYAD	,RULE SERVED,APPEARANCE WITHDRAWN
1558	CRA/50/2007	02/08/2011	NANJIKAKA KAKA KARSANDAS SAVAJIKAKA CHAIRMAN OF,PATEL MAVAJIBHAI DAHYABHAI,PATEL JETHABHAI RAVAJIBHAI,PATEL HANSRAJBHAI RAMAJIBHAI,DEVARAMBHAI DEVASHIBHAI,PATEL RATILAL KHETAJI,PATEL BHIMAJIBHAI KARSANBHAI,PATEL ISHWARBHAI BHAILAL,SAIYAD IMDADALI JEELANIMIYA	MR AJ MEMON	CHANDRAKANT CHHAGANLAL SHAH DECED.THR.HEIRS.,JYOTSANABEN CHANDRAKANT SHAH,RITABEN CHANDRAKANT SHAH,ALPA CHANDRAKANT SHAH,PARAG CHANDRAKANT SHAH,KETAN CHANDRAKANT SHAH,NOORUDDIN BADAMIYA SAIYAD,ASARAFALI ABBASALI SAIYAD	,RULE SERVED,APPEARANCE WITHDRAWN
1559	CRA/52/2007	05/03/2008	NEW INDIA ASS.CO.LTD.,	MR SANDIP C SHAH	MUMTAZBEN HASAM LANGHA,MINOR SAJID HASAM LANGHA THRO'MUMTAZBEN HASAM LANGHA,MINOR SAMIR HASAM LANGHA THRO'MUMTAZBEN HASAM LANGHA,JANBAI MAMAD LANGHA,DRIVER OF TRUCK NO.GJ 6 V 6935,WARIYAMSINGH MOHANSINGH,STATE OF GUJARAT,MOHMED OSMAN SAMA	,NOTICE UNSERVED,DELETED,RULE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
1560	CRA/53/2007	14/09/2018	JIVIBEN PURUSHOTTAMBHAI DAVE W/O PURSHOTTAM M. DAVE DECD.,SMT.RAMALAXMI PURSHOTTAM DAVE W/O MAHENDRAKUMAR C.DAVE,MRUDULA PURUSHOTTAM DAVE,VASANTRAI PURUSHOTTAM DAVE	(MR BD KARIA),	MEHTA CYCLE & AUTO STORES,MAHENDRA BABULAL MEHTA,PUNAMCHAND KANTILAL MEHTA	MR YN RAVANI
1561	CRA/54/2007	11/06/2013	HASMUKHBHAI JAGJIVANDAS SHAH,	MR GT DAYANI	STATE OF GUJARAT,CHIEF ENGINEER,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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1562	CRA/55/2007	15/02/2008	RASIKBHAI RAMANLAL SHAH,ASHABHAI KHODABHAI RAJPU, DECD.THRO'HIS HEIRS,MANGUBEN WD/O ASHABHAI KHODABHAI RAJPUT,LAXMIBEN ASHABHAI KHODABHAI,GITABEN ASHABHAI KHODABHAI,KAMLABEN MANIBHAI RAJPUT	BALKRISHNA ACHARYA	DINESHKANT CHIMANBHAI PATEL,VELAYUSH OWNER OF DELUX TYRES	DS AFF.NOT FILED (N)
1563	CRA/56/2007	04/12/2009	OIL & NATURAL GAS CORP.LTD.,	MR AJAY R MEHTA	PRAGATI GLASS PVT.LTD.,	MR INDRAVADAN PARMAR
1564	CRA/58/2007	27/06/2012	VIJAYKUMAR DHAYANLAL ARYA,	NOTICE SERVED	ISHWARLAL MANCHHARAM PAREKH THRO' HIS HEIRS,JAYESHBHAI ISHWARLAL PAREKH,PRAFULCHANDRA ISHWARLAL PAREKH	,MR NIRAV C THAKKAR
1565	CRA/59/2007	17/04/2012	ASSISTANT COLLECTOR OF CUSTOM,COLLECTOR OF CUSTOMS,COLLECTOR OF CUSTOM,UNION OF INDIA THRO'	NOTICE SERVED,MS AMEE YAJNIK,MR DP JOSHI	MANJULABEN WD/O DECD. DHANESHGIRI LAKHMANGIRI,ANILGIRI DHANESHGIRI,NAYNABEN DHANESHGIRI,SHILABEN DHANESHGIRI,PARESHBHAI DHANESHGIRI,NILESHBHAI DHANESHGIRI,CHETNABEN DHANESHGIRI,DISTRICT GOVT. PLEADER	RULE SERVED
1566	CRA/60/2007	06/04/2010	CHANDRABHAGABEN HARGOVINDBHAI BHATT.DECD.THR.HEIRS.,JANARDAN CHANDUBHAI BHATT.,NARENDRABHAI CHANDUBHAI BHATT.,DILIPBHAI CHANDUBHAI BHATT.,ATULBHAI CHANDUBHAI BHATT,	NANAVATY ADVOCATES	JIVABHAI BHURABHAI RABARI DECD.THR.HEIRS. (CA.NO.8459/08),LAGARBHAI S/O.JIVABHAI BHURABHAI KARMATIYA.,VALIBEN W/O.LAGARBHAI KARMATIYA.,GOVINDBHAI LAGARBHAI KARMATIYA,GEETABEN GOVINDBHAI KARMATIYA	,MR DHARMESH V SHAH
1567	CRA/61/2007	21/07/2008	BHUPENDRA HIRALAL SHAH,	MR NK MAJMUDAR	JAYANTILAL MANILAL SHETH,DIPAK JAYNATIBHAI SHETH,HARSHADBHAI JAYANTIBHAI SHETH	,NANAVATI ASSOCIATES
1568	CRA/62/2007	20/12/2012	TRUSTEE OKF KUTCH-MANDVI PUSHKARTA MASTAN TRUST,JOSHI BHUPENDRA SUNDERDAS PRESIDENT,PADAMSHI RATANSHI VYAS VICE PRESIDENT,MAHESH HARIDAS PANJA TREASURER,KUMAR BHIMJI JOSHI SECRETARY,JITENDRA RAVILAL JOSHI TRUSTEE,NALINKUMAR SUNDERDAS JOSHI TRUSTEE,PIYUSHKUMAR MORARJI JOSHI,JOSHI VINESH NAROTTAM BODA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GUSAI KASHIGAR RATANGAR DECD.THRO HEIRS.,RUKSHAMANIBEN KASHIGAR GUSAI,KARANGAR KASHIGAR GUSAI,LAXMANGAR KASHIGAR GUSAI,KAILASHGAR KASHIGAR GUSAI,KAMLESHGAR KASHIGAR GUSAI,SAVITRI M.GUSAI,MRUDULA V.GUSAI	,MR CH VORA
1569	CRA/63/2007	20/12/2012	TRUSTEE OKF KUTCH-MANDVI PUSHKARTA MASTAN TRUST,JOSHI BHUPENDRA SUNDERDAS PRESIDENT,PADAMSHI RATANSHI VYAS VICE PRESIDENT,MAHESH HARIDAS PANJA TREASURER,KUMAR BHIMJI JOSHI SECRETARY,JITENDRA RAVILAL JOSHI TRUSTEE,NALINKUMAR SUNDERDAS JOSHI TRUSTEE,PIYUSHKUMAR MORARJI JOSHI,JOSHI VINESH NAROTTAM BODA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GUSAI KASHIGAR RATANGAR DECD. THRO HEIRS,RUKSHAMANIBEN KASHIGAR GUSAI,KARANGAR KASHIGAR GUSAI,LAXMANGAR KASHIGAR GUSAI,KAILASHGAR KASHIGAR GUSAI,KAMLESHGAR KASHIGAR GUSAI,SAVITRI M.GUSAI,MRUDULA V.GUSAI	,MR CH VORA
1570	CRA/64/2007	01/08/2014	PUSHPABEN DOLATRAI JOBANPUTRA,HANSABEN PRAVINCHANDRA JOBAN- PUTRA,KUMUDINI ASHOKBHAI JOBANPUTRA,BHAVIKA DILIP JOBANPUTRA,MANISHA RAJENDRA JOBANPUTRA,SHANTABEN MANILAL JOBANPUTRA DECD. THRO' LEGAL HEIRS,HASMUKHRAI MANILAL JOBANPUTRA,LEGAL HEIRS OF DECD.ASHOKKUMARMANILAL JOBANPURA,KUMUDINI ASHOKKUMAR JOBANPUTRA,AMIT ASHOKKUMAR JOBANPUTRA,REKHABEN MADHAVKUMAR D/O DECD.ASHOKKUMAR MANILAL JOBANPUTRA,HETAL JAYKUMAR THAKKAR D/O DECD.ASHOKKUMAR MANILAL	(MR SURESHM SHAH)	LELGAL HIERS DECD. LILADHAR JIVRAJ,MANJULABEN LILADHAR,NILESH LILADHAR,LITESH LILADHAR,KUSUM ARAVINDKUMAR TANNA	,MR ASHISH M DAGLI
1571	CRA/66/2007	10/12/2008	KUNVAR AJAY FOODS PRIVATE LTD...,	MS KJ BRAHMBHATT	SATELLITE TELEVISION ASIAN REGION LTD.,STAR INDIA PVT.LTD.	SERVED BY RPAD (N), (MR CL SONI)
1572	CRA/67/2007	10/12/2008	KUNVAR AJAY DESIGNER SAREE PVT.LTD.,	MS VARSHA BRAHMBHATT	SATELLITE TELEVISION ASIAN REGION LTD.,STAR INDIA PVT.LTD.	
1573	CRA/68/2007	04/03/2008	VRAJLAL AMRATLAL POPAT,	(MR BD KARIA)	PRAVINCHANDRA LALJIBHAI SHAH,NILESHBHAI GOKALDAS SHETH	
1574	CRA/69/2007	21/08/2008	VAKHARIYA KANTILAL VRAJLAL,VAKHARIYA RAMNIKLAL VRAJLAL	(MR A J DESAI)	KANCHANBEN R SHAH,JAYENDRA R SHAH,SURESHBHAI R SHAH,PRAFULBHAI R SHAH	RULE UNSERVED,(MR TS NANAVATI)

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1575	CRA/72/2007	11/04/2008	JAYANTILAL RAMJI VISHARIYA THRO' POA,	MR ASHISH M DAGLI	DHANJI NARSINH VISHARIYA,LALJI @ BABU NARSINH VISHARIYA	(MR NV ANJARIA),MR NEERAJ SONI
1576	CRA/73/2007	24/07/2008	CHANDULAL GOKALDAS SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	VIDYABEN,DAUGHTER OF KESHAVLAL WD/O.HIRALAL MODI,,	MR KV SHELAT
1577	CRA/74/2007	27/11/2012	SUDAMA GOKUL,	MR DR SHAH	DILIPBHAI SHANKERBHAI,	(MR PS OZA)
1578	CRA/75/2007	01/08/2008	AMBALAL PURSHOTTAMBHAI PATEL,DILIPBHAI AMBALAL PATEL,BHUPENDRABHAI AMBALAL PATEL	MR JC VYAS	MAFATBHAI HIRABHAI,SHANKARBHAI SHIVRAM,KANJIBHAI SHANKARBHAI,SAMUBEN KARMANBHAI,AJIBEN KARMANBHAI,HARGOVINDBHAI JIVRAMBHAI,GANESHJI GANDAJI THAKOR,AMTHIBEN W/O GANESHJI GANDAJI THAKORE,LAXMIBEN D/O GANESHJI GANDAJI THAKORE,RAMAJI GANESHJI,BHARATJI GANESHJI,KANUJI GANESHJI THAKOR,RANCHHODJI KANAJI THAKOR SINCE DECD. THRO' HIS HEIRS,MANIBEN WD/O RANCCHODJI KANAJITHAKOR,LALIBEN D/O RANCCHODJI KANAJI THAKOR (MINOR),GITABEN D/O RANCCHODJI KANAJI THAKOR,NATVARJI KANAJI THAKOR,DASHRATHJI KANAJI THAKOR,VISHNUJI KANAJI THAKOR,KANTABEN D/O KANAJI THAKOR,JIVATBEN WD/O KANAJI THAKOR	,RULE SERVED,RULE SERVED BY DS,MR AB MUNSHI
1579	CRA/76/2007	14/03/2008	RAMNIKLAL PITAMBARBHAI DARJI,	MR SIDDHARTH H DAVE	ANIL NARANDAS NEGANDHI,	MR RC KAKKAD
1580	CRA/77/2007	08/04/2008	RANJANABEN VISHNUBHAI PANCHAL,BRIJESH VISHNUBHAI PANCHAL,JIGARBHAI VISHNUBHAI PANCHAL	(MR BD KARIA)	RANJANBEN SHARADCHANDRA MEHTA,RAKESHBHAI SHARADCHANDRA MEHTA,CHAMPABEN DAHYABHAI PANCHAL,DEVIYANIBEN KESHAVLAL PANCHAL,BHARATBHAI DAHYABHAI PANCHAL,JYOTSNABEN RAMANBHAI PANCHAL,RAMABEN GIRISHCHANDRA PANCHAL,KASHMIRABEN VINODCHANDRA PANCHAL,HEMABEN JAYANTKUMAR PANCHAL,KAVINDRA .V.PANCHAL	DS AFF.NOT FILED (N),MR PREMAL R JOSHI
1581	CRA/79/2007	24/10/2019	CHANCHALBEN WD/O CHATURBHAI BABARBHAI,SAVITABEN D/O CHATURBHAI BABARBHAI(DECD.THRO.HEIRS),JAGDISHBHAI RAMANBHAI PATEL,VIMLABEN D/O CHATURBHAI BABAR-BHAI	MR JF MEHTA,MR MEHUL S SHAH	PRIYAKANT CHANABHAI PATEL - DECEASED,MANIT PRIYAKANT PATEL,VIKRAM HARDWARE STORES,PATEL ASHOKBHAI KALIDAS	,RULE SERVED BY DS,MR HM PARIKH,MR RASESH H PARIKH
1582	CRA/81/2007	19/06/2013	DINESHBHAI GORDHANBHAI LUHAR,	MR NK MAJMUDAR	GORDHANBHAI DAHYABHAI PATEL DECD.THRO HEIRS,SHASHIKANT GORDHANBHAI PATEL,DILIPBHAI GORDHANBHAI PATEL,RANJANBEN JAYANTIBHAI PATEL	,MR SHAKEEL A QURESHI
1583	CRA/83/2007	05/08/2008	SUSHMABEN RAJENDRAKUMAR JAISWAL,	MR GOVIND V PATEL	RAJENDRAKUMAR RAMANLAL JAISWAL,	MR MANOJ SHRIMALI
1584	CRA/84/2007	15/01/2008	THE STATE OF GUJARAT THRO' CHIEF SECRETORY,	GOVERNMENT PLEADER	DR.BHARATBHAI GOKALDAS MANIAR,	MR HARSHADRAY A DAVE,MR HARDIK A DAVE
1585	CRA/85/2007	30/03/2012	INDIAN EXPRESS NEWSPAPER (MUMBAI) LTD.,PRABHASH JOSHI,VIVEK GOENKA	M/S TRIVEDI & GUPTA	PADAM SAMBHAV JAIN,KULDIP KAPOOR "NIKKA",RAJKUMAR MAHESHWARI,KAMALNAYAN AZAD,HERALD YOUNGLEADER PRESS,BHARAT BHUSHAN CHHAJAD,K.K.SHAH,PURSHOTTAM PANCHOLI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1586	CRA/86/2007	08/07/2008	HEIRS AND LEGAL REPRESENTATIVEOF DECEASED VITTHALBHAI,BHARATBHAI SOMABHAI MEMAKIYA,RAJUBEN SOMABHAI MEMAKIYA	MR SATYEN B RAWAL	JAGJIVAN THAKARSHI SOLANKI,NAROTTAM MOHANLAL SOLANKI,BHARAT VITTHALDAS SOLANKI	
1587	CRA/87/2007	19/03/2008	THE NEW INDIA ASSURANCE CO. LTD. THRO',	(MR PV NANAVATI),MR VIBHUTI NANAVATI	MAHMEDHANIF AMIRBHAI SHAIKH,DILAVARKHAN KALESHAN PATHAN,AIYUBKHAN RASULKHAN PATHAN	
1588	CRA/90/2007	25/01/2008	KATARIA TRANSPORT LTD.,	MR SANDIP C SHAH	PRINCE MULTIPLAST PVT.LTD.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED BY DS, (MR PV NANAVATI),MR VIBHUTI NANAVATI
1589	CRA/91/2007	25/01/2008	KATARIA TRANSPORT LTD.,	MR SANDIP C SHAH	PRINCE MULTIPLAST PVT.LTD.,UNITED INDIA INSURANCE CO.LTD.	NOTICE SERVED BY DS, (MR PV NANAVATI),MR VIBHUTI NANAVATI
1590	CRA/93/2007	03/04/2008	JAWAHARLAL HIRALAL MALHOTRA ALIAS JAWAHARLAL.H. MEHROTRA,	MR DR BHATT	CHNADRAVALI SAKALCHAND,	(MR PV NANAVATI),MR VIBHUTI NANAVATI
1591	CRA/94/2007	25/07/2011	MADHUBHAI .T. RAVAL,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NATVARLAL HARILAL CHAMPANERI DECD.THR.HEIRS(CA.NO.2976/08),DHARMENDRA NATVARLAL,AJAY NATVARLAL,HANSA NATVARLAL	,(MR SANDEEP N BHATT)
1592	CRA/96/2007	28/07/2008	RATHOD MOHAMMAD JORSANGBHAI,JETUBEN MOHAMMADBHAI,ZARINABEN MOHAMMADBHAI,AHMED MOHAMMADBHAI,ANWAR MOHAMMADBHAI,ZAKIR MOHAMMADBHAI	MR PS CHAMPANERI	MIRZA NOORMOHAMMAD ANWARBHAI,RATANSANG JASABHAI	DS AFF.NOT FILED (R), (MR CL SONI)
1593	CRA/97/2007	31/07/2008	HASMUKHLAL MAGANLAL DESAI SINCE DECD. THRO'HIS HEIRS,KUNJBALABEN HASMUKHLAL DESAI,HITENDRAKUMAR HASMUKHLAL DESAI,CHHYABEN HASMUKHLAL DESAI,VARSHABEN HASMUKHLAL DESAI	MR KV SHELAT	VOHRA ABDEALI KURBANHUSAIN SUTARWALA,	NANAVATI & NANAVATI
1594	CRA/99/2007	12/02/2008	BHARAT SANCHAR NIGAM LTD THRO' GENERAL MANAGER,CHIEF GENERAL MANAGER	MR SANDIP C SHAH	ASHOKKUMAR KALIDAS NAYAK THRO POA,HINDUSTAN CABLES LTD.	DELETED,MR PURVISH J MALKAN
1595	CRA/100/2007	31/07/2008	AKLAVYA AADIVASI CO.OP. HOUSING SOC. LTD. THRO',AKLAVYA AADIVASI CO.OP. HOUSING SOC. LTD. THRO'	MR TUSHAR MEHTA	AKLAVYA AADIVASHI CO.OP. HOUSING SOC. LTD,STATE OF GUJARAT THRO' CHIEF OFFICER,COLLECTOR,DISTRICT REGISTRAR CO.OPERATIVE SOCIETY,INQUIRY OFFICER SHRI LAKHANI SHRI AKLAVYA,EXECUTIVE ENGINEER,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MRS SANGEETA N PAHWA
1596	CRA/102/2007	06/08/2010	STATE OF GUJARAT THRO' CHIEF SECRETARY,DY. INDUSTRY COMMISSIONER & GENERAL MANAGER	GOVERNMENT PLEADER	NATVARSINH PRATAPSINH PADHIYAR,	MS.FALGUNI D.TRIVEDI
1597	CRA/103/2007	17/10/2008	PARSOTTAMBHAI BHOJABHAI SENJALIYA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JANAKLKUMAR NARANBHAI PATEL,	MR AR THACKER
1598	CRA/107/2007	01/08/2008	CHANDRAKANT RAMANLAL PATEL,	MR KG SUKHWANI	EXECUTIVE ENGINEER,	MS NAYNABEN K GADHVI
1599	CRA/111/2007	26/07/2011	DASRATHRAO NARHARIRAO SATBHAI,SULOCHANA DASRATHRAO NARHARIRAO (DELETED AS EXPIRED,SHIVAJIRAO @ USHARAO SATBHAI,ARJUNRAO DASRATHRAO SATBHAI,CHANDRAKANT DASRATHRAO SATBHAI	DELETED,MR MTM HAKIM	NARAYANRAO SAKHARAM KHALATE,BALKRISHNA NARAYANRAO KHALATE,KARUNA BALAKRISHNA KHALATE,HARISH NARAYANRAO KHALATE,KALYANI HARISHRAO KHALATE	,MS. SHAILI A KAPADIA

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1600	CRA/112/2007	27/02/2013	HARISHBHAI POPATBHAI SONI,	NOTICE SERVED	TRUSTEES OF ZALAWAD SHRIMALI SONI SAMAJ TRUST,ARVINDBHAI BECHARBHAI SONI,NATWARLAL MAGANLAL SONI MANAGING TRUSTEE,HITESHBHAI SHANTILAL SONE,BHADRESHKKUMAR ISHWARLAL SONI,PRAKASHCHANDRA NAROTAMDAS SONI	NOTICE SERVED
1601	CRA/114/2007	28/04/2015	SHABBIR AHMED MUSTUFA SHAIKH,	(MR AG VYAS)	USMANGANI MUSTUFA SHAIKH,MOHMED FAROOK MUSTUFA SHAIKH,IMTIAZ AHMED MUSTUFA SHAIKH,SHARIFABIBI GULAMALI SHAIKH,SABERABIBI GYASUDDIN SHAIKH,MOHMAD HANIF MUSTUFA SHAIKH	,MR MM SAIYED
1602	CRA/115/2007	19/07/2011	DEEPAKKUMAR NATWARLAL SHAH THRO' POA KIRITKUMAR NATWARLAL,	(MR GIRISH D BHATT)	RAKSHPAL MANHARLAL KAPADIA,	MRS NISHA M PARIKH,HCLS COMMITTEE
1603	CRA/116/2007	06/02/2008	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	FAGUBEN WD/O JAYANTI VASAVA,KANTIBHAI M.VASAVA,JAHIDALI NAJMAHMAD,GHORI RIAZ MAHMAD FAKIR MAHMAD	
1604	CRA/117/2007	10/01/2013	ARDEEC ENGINEERING (SAU) PVT. LTD.,RANCHHODDAS MANJIBHAI CHOTAI	(MR BD KARIA)	MOTIBHAI ARJANBHAI BHARVAD SINCE DECD. THRO' HIS HEIRS,LILABEN MOTIBHAI BHARVAD,KANKUBHAI MOTIBHAI BHARVAD,CHHAGANBHAI MOTIBHAI BHARVAD,RAMUBHAI MOTIBHAI BHARVAD	,NOTICE SERVED
1605	CRA/118/2007	07/02/2008	ORIENTAL INSURANCE CO.LTD.,	MR KK NAIR	VECHAT BUGHAJI VASAVA,KANTIBHAI M.VASAVA,JAHIDALI NAJMAHMAD,GHORI RIAZ MAHMAD FAKIR MAHMAD	
1606	CRA/120/2007	20/06/2011	NAZIR ALI ADAMJI @ NAZMUDDINBHAI,	MR SHAKEEL A QURESHI	SULEIMAN JUMABHAI SINCE DECD. THROUGH HEIRS,AZIZBHAI SULEIMANBHAI PINZARA,IQBALBHAI SULEIMANBHAI PINZARA	,MR MHM SHAIKH,MR HARSHIT S TOLIA
1607	CRA/123/2007	17/04/2012	DISTRICT DEVELOPMENT OFFICER,	(MR PV HATHI)	NAUTAMLAL RATILAL JOSHI,	(MR BD KARIA)
1608	CRA/128/2007	28/02/2008	CHANDIRAM BHOJRAJ MURJANI,LAKHIRAM BHOJRAJ MURJANI,MANUMAL BHOJRAJ MURJANI,PARIBEN BHOJRAJ MURJANI	MR BHARAT JANI	GYANCHAND CHHOTUMAL SINCE DECD. THROUGH HEIRS,RUPCHAND GYANCHAND MENGHANI,SURESH GYANCHAND MENGHANI,MEERA D/O GYANCHAND MENGHANI	,NOTICE SERVED BY DS,(MR MB GANDHI),MR CHINMAY M GANDHI
1609	CRA/129/2007	24/07/2008	BHAGIRATH SUALAL BHAT,	MS ROMA I FIDELIS	JAGDISHCHANDRA CHAMANLAL SHAH,KUMARPAL CHAMANLAL SHAH,SHRI ARPAN KUMARPAL SHAH. RESIDING AT 7,ARTHAV APARTMENT	,MR ANIP A GANDHI
1610	CRA/130/2007	28/08/2008	PARIMAL DILIPRAY TRIVEDI,	(MR SUNIL C PATEL)	CHANDANBEN MANSUKHLAL SHAH,	(MR KD VASAVADA),MS RV ACHARYA
1611	CRA/131/2007	16/09/2010	PALIBEN MAGANBHAI PATEL (DECD.) THRO' HIS HEIR,	MR AMIT N PATEL	GUJARAT ELECTRICITY BOARD NOW DAKSHIN GUJARAT VIJ.CO. LT,THE EXECUTIVE ENGINEER GUJARAT ELECTRICITY BOARD	(MR MD PANDYA)
1612	CRA/132/2007	01/08/2008	CHANDRAKANT RAMANLAL PATEL,	MR KG SUKHWANI	EXECUTIVE ENGINEER,	MS NAYNABEN K GADHVI
1613	CRA/133/2007	12/02/2008	PREMRAJ ALAIS RANABHAI CHOUDHARY,	MR KANDARP H DHOLAKIA	MAHENDRASINH ALIAS MERUBHAI THOBHANBHAI PARMAR,	(MR SANDEEP N BHATT)
1614	CRA/134/2007	28/07/2009	DECD.BHAGWANJIBHAI.L.PATEL THRO' HIS HEIRS,KHEMIBEN BHAGWANDAS PATEL,RINKALBEN BHAGWANDAS PATEL,MINOR HARESHKUMAR BHAGWANDAS PATEL THRO' HIS MOTHER,MINOR DHAVALKUMAR BHAGWANDAS PATEL	MR PRAVIN GONDALIYA	DAHIBEN WIFE OF RAMANBHAI KHEMABHAI PANCHAL,	MR HRIDAY BUCH
1615	CRA/135/2007	15/09/2010	SAFFATALI GULAMALI SAIYED,SARAFATALI GULAMALI SAIYED,ASHIKALI GULAMALI SAIYED,JAFARABBAS GULAMALI SAIYED	(MR SK BUKHARI)	SAIYED VAJIRBEGUM ABBASHUSSAIN,	MR IRSHADAHMAD B MEV

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1616	CRA/136/2007	19/02/2008	MOHMADI SALEHBHAI SURATWALA,	MR UTPAL M PANCHAL	RAJ IBRAHIM AMIRJI BHARUCHI,	
1617	CRA/137/2007	26/02/2008	BANASKANTHA DISTRICT PANCHAYATTHROUGH ITS,	MR HS MUNSHAW	BHAICHANDBHAI PURUSHOTTAMDAS KODIYA (PRAJAPATI),	MR VIPUL S MODI
1618	CRA/138/2007	28/06/2011	LILABEN WD/O BIPINCHANDRA TRIPURASHNKAR TRIVEDI,	MR CHETAN K PANDYA	SURYABEN CHAITANYAPRASAD DUDHIA,SHAUNAK CHAITANYAPRASAD DUDHIA,HIMANSHU CHAITANYAPRASAD DUDHIA,MANUBHAI VRAJLAL DUDHIA,BIPIN VRAJLAL DUDHIA	MR DAKSHESH MEHTA
1619	CRA/139/2007	07/08/2008	SAINATH ROAD LINES THRO' MADHAVPRASAD BABUPRASAD,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	BABULAL KARSHANBHAI THESHIA,KULDIPSINH KESHARSINH SHIKH,MANAGER	NOTICE SERVED BY DS,MR AR THACKER,MS BALA R THACKER
1620	CRA/140/2007	16/08/2012	VINUBHAI BHAGWANBHAI BAROT,	MS ROOPAL R PATEL	ASHOK NATWARLAL RAMI,VINOD NATWARLAL RAMI,DINESH NATWARLAL RAMI,SHAILESH NATWARLAL RAMI,KALPESH SURYAKANT RAMI,KETAN SURYAKANT RAMI,SURYAKANT RAMANLAL RAMI	MR AV PRAJAPATI,MR KB PANERI
1621	CRA/141/2007	28/07/2009	THAVARDAS VASANTMAL BHARVANI,	MR AR THACKER	JAGDISHBHAI TEKCHANDBHAI PAMNANI,	MR SATYEN B RAWAL
1622	CRA/142/2007	16/04/2008	SULTAN KUTBUDDIN MASJID TRUST THROUGH TRUSTEES,MOHAMMED KASIM ABDUL KARIM,MOHAMMED YUSUF NOOR MOHAMED SAIYED,U K SHAIKH SECRETARY OT THE TRUSTO,MUSTUFAKHAN HASANKHAN PATHAN,SIKANDARBHAI SHAIKH,RAEES MOHAMMED PIRBHAI,MOHAMMED RAFIK N SHAIKH	MR SR YADAV	LIYAKAT ALI ABDUL MAJID ANSARI,MAKSUDALI ABDUL MASJID ANSARI,MOHAMMEDALI ABDULMAJID ANSARI	SHAUKAT A SHAIKH
1623	CRA/144/2007	11/07/2008	VENKAT RAMANAND SINCE DECD. THRO' HIS HEIR,SARASWATI RAMANAND (EXPIRED),ASHOKBHAI RAMANAND	MR RC KAKKAD	SURESHCHANDRA LILADHAR ANADKATTHRO POA DILIPBHAI .R. DATTANI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1624	CRA/147/2007	14/03/2008	PRAVINCHANDRA RAMLAL PATEL,SANJAYKUMAR RASIKLAL PATEL,HITESHKUMAR RASIKLAL PATEL	MR AMIT V THAKKAR	DEVANG PRIYAVADANBHAI DIXIT,	MR HITESH N DAVE
1625	CRA/148/2007	25/07/2011	SHASHIKANT JAGJIVAN CHANDRANI,NARESHBHAI JAGJIVAN CHANDRANI,RUPARELIA KUNDANBALA AMRATLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMJI MORARJI JOINT FAMILY'S VAHIVATKARTA,DEVKARAN RAMJI GADHIA,JAYANTILAL RAMJI GADHIA THROUGH HEIRS,RAJNIKANT RAMJIBHAI GADHIA,RANJANGAURI JAYANTILAL,IILABEN JAYANTILAL C/O IILABEN DIPAKKUMAR GANDHI,VARSHABEN JAYANTILAL,MINABEN JAYANTILAL,SHOBHNABEN JAYANTILAL,NILESH JAYANTILAL,VIMAL JAYANTILAL,JIGNESH JAYANTILAL	,RULE NOT RECD BACK,MR RR TRIVEDI
1626	CRA/149/2007	07/08/2008	INDRAVADAN KANTILAL SONI BHADRAKATI MATA'S LANE,	MR GC RAY	MAHENDRA MANGALDAS PATEL,	MR NILESH A PANDYA
1627	CRA/150/2007	21/01/2013	HEMLATABEN MANGALSINH,	MR. JAY M THAKKAR	SHANTABEN CHANDULAL NARSHIDAS,REKHABEN SAMIRBHAI,MINABEN NISITBHAI SHAH	MR ASHISH M DAGLI
1628	CRA/151/2007	25/11/2010	PHATANDAS CHELLARAM BHARANEY,	NOTICE SERVED	KASHIBEN I PATELIA,RAJUBHAI J SHAH	NOTICE SERVED,MR KAUSHAL D PANDYA
1629	CRA/152/2007	24/07/2013	GAYATRI MOULDING WORKS THROUGH SHRIRAM D KESHWA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AHMEDABAD MUNICIPAL CORPORATION THROUGH,	(MR RITESH K SONI)
1630	CRA/153/2007	19/03/2008	GEETABEN WD/O MOTIBHAI HIRABHAI PATEL,RATILAL MOTIBHAI PATEL,UMESHBHAI MOTIBHAI PATEL,MINABEN D/O MOTIBHAI HIRABHAI PATEL	MR VIJAY H NANGESH	SAVITABEN WD/O NAGJIBHAI BAPUBHAI PATEL,KAMLESHBHAI NAGJIBHAI PATEL	

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1631	CRA/154/2007	28/03/2012	RABARI VAGHAJI MOTIJI,RABARI LERABEN W/O RANCHHODJI MOTIJI	(MR SL VAISHYA)	STATE OF GUJARAT,THE MAMLATDAR,THE ADDL. DEPUTY COLLECTOR,RABARI GANESHBHAI VAKTABHAI,RABARI SALUBHAI VAKTABHAI,RABARI RAKHMABEN VAKTABHAI	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR MAHENDRA U VORA
1632	CRA/155/2007	13/08/2008	JAKHU VELJI MAKWANA,	MR ASHISH H SHAH	TULSI JERAM TOLANI,NARENDRA JERAM TOLANI,JOYTI PRAKASH TOLANI,KARAN PRAKASH TOLANI	NOTICE SERVED BY DS
1633	CRA/157/2007	13/02/2009	CHAGANBHAI MOHANBHAI MAKWANA,	MR AJAY L PANDAV	BALUBEN TRIKAMLAL,PRADIPKUMAR TRIKAMLAL,PRAMODRAI TRIKAMLAL,YOGESHCHANDRA TRIKAMLAL,PUSHPABEN TRIKAMLAL,GIRISHCHANDRA TRIKAMLAL,LAKHABHAI NARANDAS PARMAR,MULJIBHAI NARANDAS PARMAR.DECDTHR.HEIRS.(CA NO.5593/08-16/6),DAHIBENMULJIBHAI PARMAR.,MAHESHBHAI MULJIBHAI PARMAR RESIDING AT NARAN MITHA NI,INDUBEN MULJIBHAI PARMAR.,JYOTIBEN MULJIBHAI PARMAR.,GHULIBEN RAGHAVJIBHAI PARMAR	,DELETED,RULE SERVED,SERVED BY AFFIX. (R)
1634	CRA/158/2007	23/03/2010	MADHUBEN W/O KABHI BHAI BHAGWANBHAI RATHOD,RAJUBHAI S/O KABHAI BHAI BHAGWANBHAI RATHOD,RAMESHBHAI BHAGWANBHAI RATHOD,RANJIT S/O DINESHBHAI KABHAIBHAI,MANJULABEN D/O KABHAIBHAI BHAGWANBHAI,SAVITABEN D/O KABAHIBHAI BHAGWANBHAI	(MR VIRENDRA S SONI)	SOMABHAI GANDABHAI PATEL,PATEL GHANSHYAMBHAI PARSHOTTAMDAS,CHANDRAKANTBHAI PARSHOTTAMBHAI PATEL,JAGDISHCHNADRA PARSHOTTAMDAS PATEL,PRADIPBHAI MAGANBHAI PATEL,AMITABEN MAGANBHAI PATEL,BINABEN MAGANBHAI PATEL,BHARTIBEN MAGANBHAI PATEL,KIRTIBEN MAGANBHAI PATEL,PREMILABEN MAGANBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR KL PANDYA
1635	CRA/159/2007	08/03/2018	SEVANTILAL VARDHMAN SANGHVI,MADHUBEN SEVANTILAL,KIRIT SEVANTILAL,CHETAN SEVANTILAL,BHAVESH SEVANTILAL,UDAY SEVANTILAL,MEHUL SEVANTILAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	KESHAVLAL GOPALJI PAREKH,VRAJKUNVARBEN KESHAVLAL .....,SWARUPCHAND KESHAVLAL PAREKH,INDUBHAI KESHAVLAL PAREKH,CHANDRAKANT KESHAVLAL PAREKH,MAHASUKH KESHAVLAL PAREKH	,RULE SERVED,MR BHAVIN J SATWARA
1636	CRA/160/2007	28/06/2011	SHERMAMAD JAMAL MAKRANI,	MR TUSHAR L SHETH	ASVINKUMAR BHAGVANJIDAS JOSHI,DEVPURI CHHAGANPURI GAUSWAMI	RULE SERVED,MR NIRAV C THAKKAR
1637	CRA/161/2007	25/07/2011	FARIDBHAI JAMALBHAI BARAFWALA,	MR DR BHATT	NASIRKHAN HUSAINKHAN,	MR LR PATHAN,MR MA SAPA
1638	CRA/163/2007	15/01/2008	KANTILAL SOMABHAI RANA,	(MR VIRENDRA S SONI)	KHAMBHAT NAGRIK CO.OPERATOVE BANK LTD. THROUGH MANAGER,AMARATLAL SHANKERLAL RANA,MESSERS CHUNILAL GARBADDAS'S PROPRIETOR,MANUBHAI CHUNILAL RANA,JITENDRAKUMAR CHUNILAL RANA,KAMUBEN CHUNILAL RANA (SINCE DECD.),MADHUBEN CHUNILAL RANA,MANJULABEN CHUNILAL RANA,SUSHILABEN CHUNILAL RANA,JYOTIKABEN CHIMANLAL RANA,PUNITABEN CHIMANKAK RANA,ARVINDBHAI AMRATLAL RANA,NAVINBHAI AMRATLAL RANA,DINESHBHAI AMRATLAL RANA,PUNITABEN AMRATLAL RANA	,(MR VIRENDRA S SONI),MR APURVA R KAPADIA

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1639	CRA/166/2007	28/08/2008	BHUPATRAI PRATAPBHAI,RAMESHBHAI PRATAPBHAI	(MR RA MISHRA)	JEHABHAI MOTIBHAI SINCE DECD. THRO' HIS HEIRS,DIWALIBEN WD/O JEHABHAI MOTIBHAI,NAGAJIBHAI JEHABHAI,VERSIBHAI JEHABHAI,VIJAYBHAI JEHABHAI,GAURIBEN JEHABHAI,SHASHIBEN JEHABHAI,RAMILABEN JEHABHAI	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR KV SHELAT
1640	CRA/167/2007	17/03/2008	GUJARAT SAW MILL THROUGH PATELKANTILAL NANJIBHAI AND THROUGH,	MR HARNISH V DARJI	DEPUTY FOREST GUARD SAMAJIK VANIKARAN DEPARTMENT,RANGE FOREST OFFICER	
1641	CRA/168/2007	08/08/2008	DILIP JAYANTILAL VAIDYA,KAMLESH JAYANTILAL VAIDYA	MR NILESH M SHAH,MR MAYANK DESAI	MANJULABEN DHARMIKLAL PANDYA,KALABEN CHANDRAKANT PANDYA SINCE DECD, THROUGH HEIRS,MAHESHBHAI CHANDRAKANT PANDYA,BHAVANABEN CHANDRAKANT PANDYA,HEMANTBHAI CHANDRAKANT PANDYA,MANAGER CENTRAL BANK OF INDIA,MANAGER BANK OF BARODA	,RULE SERVED,MR NK MAJMUDAR,MR NAGESH C SOOD,MR BIJU A NAIR
1642	CRA/169/2007	07/07/2008	RANGILA KIDS SHITAL SHOPPING CENTRE,VINO0DKUMAR BHEMJIBHAI PATEL,PANKAJKUMAR VIRCHANDBHAI PATEL	MR VIPUL S MODI	RANGILA GARMENTS,RANGILA SILK PALACE	
1643	CRA/171/2007	12/01/2010	JAYABEN DAMJIBHAI LIMBAD,PRADIP DAMJIBHAI LIMBAD	MR NEHAL R JOSHI	MALTI NARENDRAKUMAR MODI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
1644	CRA/172/2007	08/02/2008	ALARAKHKHI ABDUL HAMID ABDUL GAFUR,JARINABANU ABDUL HAMID ABDUL GAFUR,NAFISABANU ABDUL HAMID ABDUL GAFUR,HAJRABIBI ABDUL HAMID ABDUL GAFUR,SABINABANU ABDUL HAMID ABDUL GAFUR,SAJIDABANU ABDUL HAMID ABDUL GAFUR THROUGH,ABDUL SAMAD ABDUL HAMID ABDUL GAFUR THROUGH	MRS NASRIN N SHAIKH	USMANGANI ABDUL VAHID SHAIKH,	NOTICE SERVED BY DS
1645	CRA/173/2007	02/11/2012	ABHISHEK RAVINDRABHAI PATEL,C R & SONS	MR DEVANG NANAVATI	PRABHUDAS RANCHHODBHAI CONTRACTOR,	MR DR BHATT,MR ANIL S DAVE
1646	CRA/174/2007	17/01/2008	NISAN CONSTRUCTION THROUGH POA PRAVINBHAI D CHABHADIYA,	MR PRATAPRAY J VYAS	JETPUR NAVAGAGH NAGARPALIKA THROUGH CHIEF OFFICER SAHEB,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1647	CRA/176/2007	07/08/2008	CHOTALAL KALIDAS THROUGH HEIR ARUNBHAI CHOTALAL,	MR NV GANDHI,MR HM JADEJA	CHHOTALAL SAUBHAGYACHAND GAGLANI,	UNSERVED EXPIRED (N)
1648	CRA/177/2007	16/01/2008	SUKHLAL POPATLAL,	(MR DEEPAK M SHAH),MR RAJAN D SHAH	CHUNILAL POPATLAL PATARIA SINCE DECD THROUGH HEIRS,DHANIBEN CHUNILAL PATARIA,BHAVANSINGH CHUNILAL PATARIA,JASHIBEN CHUNILAL PATARIA,JAYABEN CHUNILAL PATARIA	
1649	CRA/1/2008	30/07/2014	HALOL TALUKA KHARID VECHAN SANGH LTD THRO' IT'S,	MR NK MAJMUDAR	SHANTILAL PUNJALAL SHAH DECD.THRO HEIRS,MANGUBEN S.SHAH,NAVNITLAL S.SHAH,GIRISHBHAI S.SHAH,VASANTBHAI S.SHAH,RAJNIKANT S.SHAH,SHAILESHBHAI S.SHAH	,MR SHITAL R PATEL
1650	CRA/2/2008	20/02/2013	PURSHOTTAMDAS ISHWERLAL MISTRY,	MR HR PRAJAPATI	NANDLAL KERUMAL,MAYABEN NANDLAL KALYANI.,KISANBHAI NANDLAL KALYANI.,GHANSHYAM NANDLAL KALYANI.,DILIPBHAI NANDLAL KALYANI.,PARSOTTAM NANDLAL KALYANI.,HIRABEN NANDLAL KALYANI,,MINABEN NANDLAL KALYANI.	,MR NEERAJ J VASU
1651	CRA/3/2008	28/08/2008	PRANLAL JIVANLAL SANGHVI,	MR MJ PARIKH	BHAICHAND AMULAKH SHAH SINCE DECD. THROUGH HEIRS,	MR JIGAR M PATEL
1652	CRA/4/2008	23/02/2011	RAMANLAL PRAHLADBHAI PATEL,	(MR SUNIL C PATEL)	RASIKBHAI PRAHLADBHAI PATEL,	MR HARNISH V DARJI

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1653	CRA/7/2008	13/02/2008	ANUPRASAD CHHOTALAL JOSHI SINCE DECD. THROUGH HEIR,GODAVARIBEN WD/O ANUPRASAD JOSHI	MR SIDDHARTH H DAVE	HASUMATIBEN CHHOTALAL JOSHI THROUGH HEIR,	MR SP MAJMUDAR,MR SHAKTI S JADEJA
1654	CRA/9/2008	18/02/2008	SHABBANKHAN ACCHANKHAN PATHAN,	MR SURESH S PATEL	MOHMADSHAFI ABDULHAMID CHUNAMASTER,	MR SURESH S PATEL,MR MM TIRMIZI
1655	CRA/10/2008	07/09/2011	MANUBHAI KALIDAS GADHVI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NATVARLAL AMBALAL JANI,DECD. .HEIRS(CA.NO.7230/O8-11.7.08),SHARDABEN NATWARLAL JANI.	,MRS NASRIN N SHAIKH
1656	CRA/11/2008	24/07/2008	DANUBHA KATHADSINH JADEJA THROUGH HEIRS,NANDKUNWARBA 2D/O DANUBHA JADEJA,INDRA VIJAYSING DANUBHA JADEJA,DHARMENDRASING DANUBHA JADEJA,SEEMABA DANUBHA JADEJA	MR NEHAL R JOSHI	KHEEMABHAI HAMIRBHAI AAHIR THROUGH HEIR,	MR PM DAVE
1657	CRA/12/2008	13/01/2009	V S SURYAVANSHI INSPECTOR OF POLICE,N K MUKHERJEE SUPERINTENDENT OF POLICE	MR YN RAVANI	PRAGNABEN HEMANT SHAH,THE SECRETARY,GOVT.OF INDIA	RULE SERVED,MR DEVESH A BHATT
1658	CRA/13/2008	22/01/2008	MOHANLAL SAVALDAS NARANG,	MR KV SHELAT	DIPAK NAVINCHANDRA SHAH,VIJAYKUMAR HASMUKHLAL SHAH,JITENDRA MANILAL SHAH,KAMAL NAVINCHANDRA SHAH,KAIRAV HASMUKHLAL SHAH	,MR VIMAL M PATEL
1659	CRA/14/2008	30/03/2012	JAMNADAS RAMANLAL MODI,	(MR NA SHAIKH)	COURT FEES INSPECTOR,MANJULABEN JAYANTILAL TAPIYA WALA,,JAYANTILAL AMRATLAL TAPIYAWALA,SAILESH JAYANTILAL TAPIYAWALA,,RAJESH JAYANTILAL TAPIYAWALA,,MAHESHCHANDRA RAMANLAL MODI,,PRAKASHCHANDRA RAMANLAL MODI,	RULE SERVED
1660	CRA/15/2008	01/08/2008	RAVUBHA GAMBHIRSINH GOHIL SINCE DECD. THROUGH HEIRS,MAHENDRASINH RAVUBHA GOHIL,JAYENDRASINH RAVUBHA GOHIL,UPENDRASINH RAVUBHA GOHIL	MS SONAL D VYAS	MAHAMMADBHAI S SHEIKH,VRUJLAL MATHURBHAI	(MR SK BUKHARI),MS NAYNABEN K GADHVI
1661	CRA/16/2008	24/01/2008	MAHIPATSINH RATANSINH SOLANKI,	MR SHAILESH V RAVAL	DAXABEN MAHIPATSINH SOLANKI,	
1662	CRA/17/2008	31/07/2008	PRATAPSINGH KACHARAJI,	MR ASHISH M DAGLI	JITENDRABHAI LAXMICHAND MANIYAR,	MR DIPEN K DAVE
1663	CRA/18/2008	21/02/2008	RAMCHAND SHIRUMAL,LAXMANDAS SHIRUMAL PROPRITOR OF LALSAI V BHANDAR	MR DAKSHESH MEHTA	LAXMANDAS MELHIMAL MENGRAJANI,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS,MR RAMESH D DEVNANI
1664	CRA/19/2008	14/08/2008	VASUDEV DHARMADAS JUMANI,	MR DC DAVE	DEVIDAS HOTCHAND RAMCHANDRANI,	(MR CL SONI)
1665	CRA/20/2008	07/03/2014	SAVITABEN BHAILALBHAI BRAHMBHATT SINCE DECD. THROUGH HEIRS,PRAVINBHAI ISHWARLAL BRAHMBHATT,DIPANG PRAVINBHAI BRAHMBHATT,PARAG PRAVINBHAI BRAHMBHATT	MR KV SHELAT	DHANSUKHBHAI CHUNILAL PATEL,MAHENDRA H JAIN,SUBHASHBHAI HIRABHAI JAIN,JAGDISHBHAI DEVJIBHAI GOHEL,BABUBHAI DEVJI GOHEL,CHUNILAL MARWADI	,ABATED,RULE SERVED
1666	CRA/21/2008	31/01/2008	VIJAY DAYALJIBHAI KOTECHA,	MR PM LAKHANI,MR NITAL M DHRUVE,MR RI SHARMA	STATE OF GUJARAT,MANISHA VIJAY KOTECHA	,DELETED
1667	CRA/22/2008	10/08/2011	PRAMODBHAI DAHYABHAI PATEL,	MR BR PARIKH,LOPA M BHATT,MR GAURANG K PATEL	JITENDRAKUMAR KESHAVLAL SHAH,	MS VARSHA BRAHMBHATT

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1668	CRA/23/2008	19/03/2008	MITESHKUMAR BALKRUSHNA JOSHI,BALKRUSHNA DALPATBHAI JOSHI	MR RC KAKKAD	RAMESHBHAI NARSHIBHAI AMRELIA,	MR PJ KANABAR
1669	CRA/24/2008	19/03/2008	MITESHKUMAR BALKRUSHNA JOSHI,BALKRUSHNA DALPATBHAI JOSHI	MR RC KAKKAD	RAMESHBHAI NARSHIBHAI AMRELIA,	NOTICE SERVED BY DS
1670	CRA/25/2008	19/03/2008	MITESHKUMAR BALKRUSHNA JOSHI,BALKRUSHNA DALPATBHAI JOSHI	MR RC KAKKAD	RAMESHBHAI NARSHIBHAI AMRELIA,	NOTICE SERVED BY DS
1671	CRA/26/2008	22/10/2013	KUMBHAR KURJI GOKALBHAI,	MR DIVYESH SEJPAL	MEMON HAJI ALI SINCE DECD THROUGH HEIRS,MEMON ABDUL KARIM HAJI ALI,MEMON MAMAD HAJI ALI,MEMON ABUBAKAR HAJI ALI THROUGH POA NOS 1 AND 2,MEMON ANVAR HAJI ALI THROUGH POA NOS 1 AND 2,MEMON ISABEN HAJI ALI,MEMON HALIMABEN HAJI ALI,MEMON AMNABEN HAJI ALI,KUMBHAR CHIMAN GOKAL	,RULE SERVED,MR EE SAIYED
1672	CRA/27/2008	18/03/2008	RAMKISHAN BALARAM DIVAKAR,VIJAY BALARAM DIVAKAR	(MR ASHOK K PADIA)	RAMSING JITUBHA GOHIL,	(MR SURESHM SHAH)
1673	CRA/28/2008	03/03/2008	SUTHAR GOVINDBHAI ATMARAM,SUTHAR KANUBHAI ATMARAM,SUTHAR PRAHLADBHAI ATMARAM THROUGH LEGAL HEIRS,SUTHAR VIMLABEN PRAHLADBHAI,SUTHAR HIRABEN ATMARAM,SUTHAR KANTABEN ATMARAM	MS PRITI PANDYA	RAJENDRA SHAMALBHAI PATEL,	MR SK PATEL
1674	CRA/29/2008	18/07/2008	ASOKKUMAR SHANTILAL PATEL,	MR APURVA R KAPADIA	GUJARAT ELECTRICITY BOARD,	MS LILU K BHAYA
1675	CRA/30/2008	19/02/2008	KALIDAS SHAMALBHAI PATEL,		SHAKUNTALABEN YOGESHBHAI PATEL,SANKETBHAI YOGESHBHAI PATEL MINOR	
1676	CRA/31/2008	10/07/2008	HEMANTLAL DHARSHIBHAI DOSHI P/O ARIHANT TEXTILES,	MR ASHISH M DAGLI	PRAVINCHANDRA CHOTALAL PAREKH,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1677	CRA/32/2008	30/03/2010	ANILKUMAR KANAIYALAL JAISWAL,	MR JV JAPEE	HEENABEN RAMESHCHANDRA JAISWAL,	MR BS PATEL,MRS RANJAN B PATEL
1678	CRA/33/2008	26/07/2011	HEIRS & REP.OF DECD. MADHUSUDAN J VYAS,NIRABEN MADHUSUDAN VYAS,BIMALBHAI @ BIHARIBHAI MADHUSUDAN VYAS,HARIBHAI KANTILAL VYAS	MR YN RAVANI	NATWARLAL MANJI VADOLIA,MAVJI MANJI VADOLIA	RULE SERVED
1679	CRA/34/2008	06/04/2010	MADHUBALA CHHOTALAL BHUPTANI,	MR SATYAM Y CHHAYA	INDIRABEN RAMESHCHANDRA BHUPTANI,SUSHILABEN BHADRESHKUMAR BHUPTANI DECD. THROUGH HEIRS,BHADRESHBBHAI AMRUTLAL BHUPTANI,HEMAL BHADRESHBHAI BHUPTANI,HETAL DIPAKKUMAR PRASNANI,	,NOTICE NOT RECD BACK,NOTICE SERVED, (MR SURESHM SHAH)
1680	CRA/35/2008	14/08/2008	BHATIA CHIMANLAL PUNAMCHAND,BHATIA SHANTILAL PUNAMCHAND	MR BHARAT JANI	SHARDULKUMAR SESHUKUMAR MAJMUDAR,PRECHASKUMAR SASHUKUMAR MAJMUDAR	MR SP MAJMUDAR
1681	CRA/36/2008	01/05/2008	SHRAVANKUMAR DALPATRAM KANTARIA,	MR DAKSHESH MEHTA	IDRIS IBRAHIM GHANCHI,ABDULRASHID IDRIS GHANCHI,ALTAF IDRIS GHANCHI,MUNAF IDRIS GHANCHI,ABDULBHAI ISABHAI HINGORA	
1682	CRA/37/2008	14/08/2008	SHIVABHAI HIRABHAI PATEL,M/S.M.HIRALAL COMPANY A PARTNERSHIP FIRM,,M/S. MADHAVLAL HIRALAL A PARTNERSHIP FIRM	(MR MAHENDRA K PATEL)	SHARDULKUMAR SHASHUKUMAR MAJMUDAR,PREYASHKUMAR SHASHUKUMAR MAJMUDAR	MR SP MAJMUDAR
1683	CRA/38/2008	17/04/2008	ISHWARBHAI BAGJIBHAI,MAHENDRABHAI NAGJIBHAI PANCHAL,ASHOK NAGJIBHAI PANCHAL	MR MUKESH A PATEL	MAHESHKUMAR BHAILALKUMAR KAPADIA,	MR AV PRAJAPATI
1684	CRA/39/2008	01/08/2012	PRANSHANKAR MAYASHANKAR DAVE SINCE DECD. THROUGH HEIRS,BHAGWATIBEN PRANSHANKER DAVE EXPIRED ON 25.7.99),JITENDRA PRANSHANKAR DAVE,BHARTI PRANSHANKAR DAVE	MR UI VYAS,	NARENDRAKUMAR SHANKARBHAI DAVE,	MR KIRTIDEV R DAVE

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1685	CRA/40/2008	18/08/2010	AMBICA COAL PVT LTD,	MR GOVIND V PATEL	TIRUPATI FIBRES & INDUSTRIES LTD,VIKU ARUN DALMIA,JANAKSHI BHATHI,SOHANLAL SAINY	RULE UNSERVED,MR SUDHIR M MEHTA,MS SHAILEE S MEHTA
1686	CRA/41/2008	05/03/2008	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VALAMSINH BALWANTSINH BARIA,LALSINGH RANCHHODBHAI CHAVLA,MATANGI TRANSPORT,ISTIYAK YASIN ANSARI,GURUKRUPA CONSTRUCTION CO.,NEW INDIA ASSURANCE CO. LTD.	
1687	CRA/42/2008	05/03/2008	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	VAJIRBHAI RUMALBHAI KHOR,LALSINGH RANCHHODBHAI CHAVLA,MATANGI TRANSPORT,ISTIYAK YASIN ANSARI,GURUKRUPA CONSTRUCTION CO.,NEW INDIA ASSURANCE CO. LTD.	
1688	CRA/43/2008	05/03/2008	UNITED INDIA INSURANCE CO. LTD.,	(MR PV NANAVATI),MR VIBHUTI NANAVATI	ANDERSING SAHEBNA KHANT,LALSINGH RANCHHODBHAI CHAVLA,MATANGI TRANSPORT,ISTIYAK YASIN ANSARI,GURUKRUPA CONSTRUCTION CO.,NEW INDIA ASSURANCE CO. LTD.	
1689	CRA/44/2008	30/03/2010	TABHJIBHAI KUBERBHAI DECEASED THRO LEGAL HEIRS,MANIBEN WD/O TABHJIBHAI KUBERBHAI VAGHELA,NATVARBHAI TABHJIBHAI VAGHELA,ASHOKBHAI TABHJIBHAI VAGHELA,JITENDRABHAI TABHJIBHAI VAGHELA,AMRUTBHAI TABHJIBHAI VAGHELA,RAMUBEN D/O TABHJIBHAI VAGHELA	MR AJAY L PANDAV	TRIKAMLAL NARANDAS PARMAR DECEASED THRO LEGAL HEIRS,BABUBEN TRIKAMLAL,PRADIPKUMAR TRIKAMLAL,PRAMODRAI TRIKAMLAL,YOGESHCHANDRA TRIKAMLAL,PUSPABEN TRIKAMLAL,GIRISHCHANDRA TRIKAMLAL,LAKHABHAI NARANDAS PARMAR,MULJIBHAI NARANDAS PARMAR,DUDHIBEN RAVADHJIBHAI PARMAR DECEASED THRO LEGAL HEIRS,LEENABEN @ VALIBEN RAVHAVJI PARMAR,PREMILABEN RAGHAVJI PARMAR	,NOTICE SERVED,UNSERVED EXPIRED (N)
1690	CRA/47/2008	01/05/2008	SHABBANKHAN ACHHANKHAN PATHAN,	(MR NS SHETH)	MOHMADSHAFI ABDULHAMID CHUNAMASTER,	MR MM TIRMIZI
1691	CRA/48/2008	30/04/2008	SHABBANKHAN ACHHANKHAN PATHAN,	(MR NS SHETH)	MOHMADSHAFI ABDULHAMID CHUNAMASTER,	MR MM TIRMIZI
1692	CRA/49/2008	06/04/2010	MADHUBALA CHHOTALAL BHUPTANI,	MR SATYAM Y CHHAYA	INDIRABEN RAMESHCHANDRA BHUPTANI,SUSHILABEN BHADRESHKUMAR BHUPTANI DECD. THROUGH HEIRS,BHADRESHBBHAI AMRUTLAL BHUPTANI,HEMAL BHADRESHBHAI BHUPTANI,HETAL DIPAKKUMAR PRASNANI	,NOTICE SERVED,(MR SURESHM SHAH)
1693	CRA/50/2008	24/10/2013	SUSHILABEN SATTARBHAI VOHRA WD/O LATE SATATRBHAI VOHRA,	MR SATYEN B RAWAL	JUBEDABEN SATATRBHAI VOHRA,RAJAKBHAI SATTARBHAI VOHRA	MR HM PARIKH
1694	CRA/51/2008	25/09/2008	RANJANBEN W/O ANILKUMAR PATADIYA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PATADIYA ANILKUMAR BHIKHABHAI,	MR NISHITH P THAKKAR
1695	CRA/53/2008	06/04/2010	HASMUKHBHAI REVANDAS PATEL HEIR OF DECED REVANDAS S PATEL,	MR NV SOLANKI	HEIRS OF DECEASED MAFATLAL KAKALBHAI BHAVSAR - NAVNITBHAI,MADHUBEN CHIMANLAL MALVANIA,VASANTIBEN HIRALAL SOLANKI,BIHARI DAHYALAL PATEL	MR AV PRAJAPATI,MR TEJAS P SATTA
1696	CRA/54/2008	06/04/2010	HASMUKHBHAI REVANDAS PATEL HEIR OF DECED REVANDAS S PATEL,	MR NV SOLANKI	HEIRS OF DECEASED MAFATLAL KAKALBHAI BHAVSAR - NAVNITBHAI,MADHUBEN CHIMANLAL MALVANIA,VASANTIBEN HIRALAL SOLANKI,BIHARI DAHYALAL PATEL	MR AV PRAJAPATI,MR TEJAS P SATTA

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1697	CRA/56/2008	04/04/2008	HINDUSTAN PETROLEUM CORPORATION LTD,	(MR GN SHAH),MS MINOO A SHAH	BHUPENDRABHAI RANCHHODBHAI PATEL BY HIS CONSTITUTE ATTOR.,AMBICA PETTROLEUM,AMBICA PETROLEUM	
1698	CRA/57/2008	04/04/2008	HINDUSTAN PETROLEUM CORPORATION LTD,	(MR GN SHAH),MS MINOO A SHAH	BHUPENDRABHAI RANCHHODBHAI PATEL BY HIS CONSTITUTE ATTOR.,AMBICA PETTROLEUM,AMBICA PETROLEUM	
1699	CRA/58/2008	12/08/2009	BUKHARI KARAMATALI MIYASAHEB,	MR NV GANDHI	SAMIMHAIDAR JALLALUDDIN BUKHARI, SAJJADDANASHIN &,	MR AJ MEMON
1700	CRA/59/2008	21/11/2008	HEIRS OF DECD.KANJIBHAI KALYANBHAI DARJI,TRIBHOVANDAS KANJIBHAI DARJI,KAILASHBEN KANJIBHAI DARJI,RATILAL KANJIBHAI DARJI,URMILABEN KANJIBHAI DARJI,MANSUKHBHAI KANJIBHAI DARJI,SHOBHABEN KANJIBHAI DARJI	MR LAKHPATSINH DABHI	THAKORBHAI @ RAMESHBHAI CHHAGANBHAI PATEL,	
1701	CRA/65/2008	26/06/2008	DAYABEN MUKUNDRAI VYAS THROUGH POA,	MS LAXMI C NAINANI	DHANGAURIBEN POPATLAL SONI,	MR SATYEN B RAWAL
1702	CRA/67/2008	26/07/2012	PANKAJ BABULAL JAMARWALA,	(MR MD PANDYA)	VATVA GROUP SEVA SAHAKARI MANDLI,JAHEDALI ASADALIA BUKHARI,SECRETARY VATVA GROUP SEVA SAHAKARI	RULE SERVED,MR SIRAJ R GORI
1703	CRA/68/2008	01/08/2008	PATEL AMARISHBHAI RAMABHAI,PATEL ATULBHAI RAMABHAI,PATEL CHINUBHAI AMBALAL,PATEL JASUMATIBEN KANAIYALAL	MR PRANAV G DESAI	PATEL MANIBEN NAROTTAMDAS,	MR PRAKASH K JANI
1704	CRA/70/2008	27/04/2010	RABIYABIBI WD/O MOHAMMEDBHAI UMARBHAI PATHAN,MUSARATJAHAN MOHMEDBHAI PATHAN,MUNNAVARKHAN MOHMEDBHAI PATHANHEIRS OF MUNAVARKHAN M PATHAN,SADABKHAN MUNNAVARKHAN PATHAN,FARAHANKHAN MUNNAVARKHAN PATHAN,RAHILKHAN MUNNAVARKHAN PATHAN,SAHENAZBANU MOHMEDBHAI PATHAN,FIROZABANU MOHMEDBHAI PATHAN,FIRDOSBANU MOHMEDBHAI PATHAN,YUNUSKHAN MOHMEDBHAI PATHAN,AYUBKHAN MOHMEDBHAI PATHAN,IMTIYAZKHAN MOHMEDBHAI PATHAN,IRFANKHAN MOHMEDBHAI PATHAN,ISRATJAHAN MOHMEDBHAI PATHAN,KOHINOOR CORPORATION	(MR TS NANAVATI)	RAMPRASAD RAMCHANDRA ACHARYA,	MR YATIN SONI
1705	CRA/71/2008	27/04/2010	RABIYABIBI WD/O MOHAMMEDBHAI UMARBHAI PATHAN,MUSARATJAHAN MOHMEDBHAI PATHAN,MUNNAVARKHAN MOHMEDBHAI PATHANHEIRS OF MUNAVARKHAN M PATHAN,SADABKHAN MUNNAVARKHAN PATHAN,FARAHANKHAN MUNNAVARKHAN PATHAN,RAHILKHAN MUNNAVARKHAN PATHAN,SAHENAZBANU MOHMEDBHAI PATHAN,FIROZABANU MOHMEDBHAI PATHAN,FIRDOSBANU MOHMEDBHAI PATHAN,YUNUSKHAN MOHMEDBHAI PATHAN,AYUBKHAN MOHMEDBHAI PATHAN,IMTIYAZKHAN MOHMEDBHAI PATHAN,IRFANKHAN MOHMEDBHAI PATHAN,ISRATJAHAN MOHMEDBHAI PATHAN	(MR TS NANAVATI)	RAMPRASAD RAMCHANDRA ACHARYA,KOHINOOR CORPORATION	,MR YATIN SONI
1706	CRA/72/2008	17/07/2012	SHOBHAGMAL MOTILAL & BROS.,HEIRS OF DECEASED MOTILAL KUVARJI,VIKRAM MOTILAL BHANSALI,SANDIP MOTILAL BHANSALI,VIRBALA MOTILAL BHANSALI,SANDHANABEN MOTILAL BHANSALI,PUNITABEN MOTILAL BHANSALI,MAYABEN MOTILAL BHANSALI,MAMTABEN MOTILAL BHANSALI	MR YM THAKKAR,	HEIRS OF DECEASED RAMANLAL CHHOTALAL SHAH,PUSHPABEN RAMANLAL SHAH,MAHENDRAKUMAR RAMANLAL SHAH,HASMUKHLAL RAMANLAL SHAH,KOMALBEN RAMANLAL SHAH,MODHIA SHANTILAL CHHOTALAL,DABGHAR MANSHUKHLAL MAGANLAL,MODHIA RASIKLAL CHHOTALAL,MODHIA CHANDULAL CHHOTALAL,MODHIA VINODCHANDRA CHHOTALAL	,NOTICE SERVED BY DS,DELETED,MR AV PRAJAPATI
1707	CRA/73/2008	03/03/2010	PATEL KANAIYALAL NATHALAL,	MR PRAKASH K JANI	VORA IQBALBHAI KADARBHAI,HEIRS OF PATEL SHAILESHKUMAR AMRATLAL,VARSHABEN WD/O SHAILESHKUMAR AMRATLAL PATEL	,MR MB PARIKH,MR SIDDHARTH H DAVE

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1708	CRA/74/2008	11/12/2012	ZINABHAI SOMABHAI,KHIMABHAI SOMABHAI,AMATHUBHAI SOMABHAI	MR AB GATESHANIYA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
1709	CRA/75/2008	11/12/2012	AALABHAI SONDABHAI,	MR AB GATESHANIYA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED
1710	CRA/76/2008	08/10/2008	RADHIKABEN PRADIPKUMAR BHATT,	MR SATYEN B RAWAL	PRADIPKUMAR SANATKUMAR BHATT,	MR DIPEN K DAVE
1711	CRA/78/2008	02/05/2008	DHARAMDAS MEGHRAJBHAI TAHILIANI,VASUDEV MEGHRAJBHAI TAHILIANI	MR KV SHELAT	RAJESHBHAI MEGHRAJBHAI TAHILIANI,SHYAMLAL MEGHRAJBHAI TAHILIANI	DS AFF.NOT FILED (N)
1712	CRA/79/2008	25/09/2008	AMBALAL PANNALAL DABGAR,JAYANTILAL AMBALAL CHHATRIWALA,KANCHANBEN JAYANTILAL CHHATRIWALA	(MR SK BUKHARI)	HARISHBHAI SHANUBHAI K PATEL,MANOJBHAI SHANUBHAI K PATEL,DIPAKBHAI SHANUBHAI K PATEL	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1713	CRA/80/2008	21/04/2008	CHANDABEN D/O DECEASED HARISINH PARBATSINH RATHOD W/O,	MR SK PATEL	BHARATBHAI JETHABHAI SHAH,PANKAJBHAI RAMANLAL SHAH,JAMNABEN WD/O UDESINH H RATHOD,LEGAL HEIRS OF DECEASED RATANSINH U RATHOD,KAPILABEN WD/O RATANSINH U RATHOD,TEJALBEN D/O RATANSINH U RATHOD,LEGAL HEIRS OF DECEASED RAMESH U RATHOD,MANJUBEN WD/O RAMESH U RATHOD,JANAKBEN D/O RAMESH U RATHOD THRO MANJUBEN RATHOD,PRIYABEN D/O RAMESH U RATHOD THRO MANJUBEN RATHOD,RAYSINH HARISH RATHOD,VIKRAMSINH RATANSINH RATHOD,REKHABEN RATANSINH RATHOD,RAKESHSINH RATANSINH RATHOD	,MR DC DAVE
1714	CRA/81/2008	07/08/2008	RAJKUMAR RAMCHANDRA DHANWANI,	MR .B A PATEL	KAVITABEN @ SAVITABEN KANAIYA-LAL W/O RAJKUMAR RAMCHANDRA,	MR KV SHELAT
1715	CRA/82/2008	05/12/2008	JIVALAL A PATEL,	MR DIPAK R DAVE	EXECUTIVE ENGINEER,	NOTICE SERVED BY DS
1716	CRA/83/2008	19/09/2008	LEGAL HEIRS OF DECEASED MOHANLAL SHANKERLAL VALAND,KANTILAL MOHANLAL VALAND,UTTAM MOHANLAL VALAND	(MR ASHOK K PADIA)	EMPIRE HOTELS & RESORTS LTD,A P INC LIC (API INC LIC),MURLIDHAR LALCHAND LAKHANI,RAMESHBHAI ATMARAM THADANI,LEGAL HEIRS OF DECEASED MOHANLAL SHANKARLAL VALAND,RASIKLAL MOHANLAL VALAND,PRAVINBHAI MOHANLAL VALAND,DILIPBHAI MOHANLAL VALAND,LEGAL HEIRS OF DECEASED ISHWARLAL SHANKARLAL VALAND,RAMANBHAI ISHWARLAL VALAND,KIRITBHAI ISHWARLAL VALAND,DHANJIBHAI SHANKARLAL VALAND,SOMABHAI SHANKARBHAI VALAND,LEGAL HEIRS OF DECEASED TULSIBHAI SHANKARLAL VALAND,GOVINDBHAI TULSIBHAI VALAND,KAPILABEN WD/O TULSIBHAI SHANKARLAL VALAND	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR DR BHATT,MR MAHENDRA U VORA,MR RITURAJ M MEENA
1717	CRA/84/2008	31/07/2008	MOHMADUNUS ABDUL SAMAD AKHUNAJI,MOHMAD SABIR ABDUL SAMAD AKHUNAJI	MR RC JANI	ABDUL AZIZ SAID BHAI BILADIWALA,	MR ASHISH M DAGLI
1718	CRA/85/2008	16/07/2008	NATWARBHAI CHIMANBHAI PATEL,	MR YOGESH G KANADE	RABARI RANCHHODBHAI SARTANBHAI,	
1719	CRA/86/2008	04/02/2013	HASMUKLAL MOTILAL SONI,	MR PS CHAMPANERI	GUNVANTBHAI PRAGJIBHAI CHAMPANERI DECD.THRO HEIRS,CHAMPANERI LALITABEN GUNVANTRAI,CHAMPANERI SANJAYBHAI GUNVANTRAI,CHAMPANERI ANJANABEN GUNVANTRAI,CHAMPANERI MINABEN GUNVANTRAI	,(MR SANDEEP N BHATT)

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1720	CRA/87/2008	17/08/2011	MAHESHBHAI RAMANLAL TOLAT,TARUNABEN RAMANLAL TOLAT,USHABEN RAMANLAL TOLAT	MS. SHAILI A KAPADIA	FAJALHUSEN KURBANHUSEN RANGWALA,	RULE SERVED,MR AB MUNSHI
1721	CRA/88/2008	05/05/2008	ASHOK DHIRAJLAL BELANI,	MR GC RAY	VILBAR FOODS, THRO' ALIHUSEIN FIDAHUSEIN VAKIL,DAKSH FOODS PVT LTD,BOMBAY MERCANTILE CO-OP BANK LTD	
1722	CRA/90/2008	28/04/2008	MOHMED ISMAIL S HATHISINGWALA,	MR HASHIM QURESHI	HAJI NASIRUDDIN PIRMOHEMMED,HAJI MOHEMMEDVASIM HAJI NASIRUDDIN,TANVIR AHMED HAJI NASIRUDDIN	
1723	CRA/91/2008	21/11/2008	ULKA BUILDERS THROUGH KIRITKUMAR GANPATLAL JOSHI,	(MR BD KARIA)	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,	
1724	CRA/92/2008	07/07/2008	PRAKASH GORDHANBHAI BRAHMBHATT,HARSHAD GORDHANDAS BRAHMBHATT,KUSUMBEN GORDHANDAS BRAHMBHATT,HASUBEN GORDHANDAS BRAHMBHATT,JAISHRIBEN GORDHANDAS THRO' POA HARSHAD.G.BRAHMBHATT	MR PF ADHVARYU	JASVANTBHAI RANCHHODLAL SHAH THRO' POA,JAGDISHBHAI RANCHHODBHAI SHAH THRO' POA	
1725	CRA/93/2008	17/10/2008	DIVISIONAL BRANCH MANAGER,ZONAL NANAGER	MR KR BRAHMBHATT	MUKESHKUMAR FULCHANDBHAI MODI,	MR TEJAS P SATTA
1726	CRA/94/2008	07/07/2008	BHAILALBHAI RANCHHODBHAI BRAHMBHATT SINC DECD. THRO',ANANDIBEN.B.BRAHMBHATT,VIJAY BRAHMBHATT,GHANSHYAMBHAI.B.,MINAXIBEN BHAILALBHAI BRAHMBHATT,SOBHNABEN BAHILALBHAI BRAHMBHATT	MR PF ADHVARYU	JASVANTBHAI RANCHHODLAL SHAH THRO' POA HASMUKHBHAI.T.JAISWA,JAGDISHBHAI RANCHHODLAL SHAH THRO' POA HASMUKHBHAI.T.JAISWA	MR AR MAJMUDAR
1727	CRA/95/2008	07/07/2008	CHAMPABEN CHATURBHAI BRAHMBHATDECEASED.THR.HEIRS NOS.2,3,4.,MUKUNDBHAI CHATURBHAI BRAHMBHATT,KANUBHAI CHATURBHAI BRAHMBHATT,MANUBHAI CHATURBHAI BRAHMBHATT(CA.NO.11395/2007 DT.29.4.2008	MR PF ADHVARYU	JASVANTBHAI RANCHHODLAL SHAH THRO' POA,JAGDISHBHAI RANCHHODLAL SHAH THRO' POA	MR AR MAJMUDAR
1728	CRA/96/2008	07/05/2008	LALJI KALYAN HALAI,	MR AR THACKER	PATEL KANJI VISRAM,PATEL KALYAN MAVJI HALAI,PATEL KARSAN RAMJI VARSANI,PATEL MANBHAI DEVJI SANGHADNI	
1729	CRA/97/2008	28/08/2008	BHUPATRAI PRATAPRAI THAKKAR,	(MR RA MISHRA)	JEHABHAI MOTIBHAI SINCE DECD. THRO' HIS HEIRS,DIWALIBEN WD/O JEHABHAI MOTIBHAI,MAGANBHAI JEHABHAI,VERSIBHAI JEHABHAI,VIJAYBHAI JEHABHAI	,MR KV SHELAT
1730	CRA/98/2008	13/04/2010	LEGAL HEIRS OF BHAILALBHAI VAGHJIBHAI,KAPILABEN @ KALPANABEN BHAILALBHAI PATEL,RAMESHBHAI BAHILALBHAI PATEL.	MS TRUSHA H MEHTA	KANUBHAI JETHABHAI PATEL,ACHARYASHRI, THRO KANUBHAI JETHABHAI PATEL	NOTICE SERVED,NOTICE UNSERVED
1731	CRA/99/2008	24/07/2008	CHANDRAKANT HARGOVINDDAS SHAH AS AN HEIR OF,	MR AB GATESHANIYA	KOLI KADVABHAI RUPABHAI SINCE DECD. THROUGH HEIRS,KADVIBEN KADVABHAI,MANJIBHAI KADVABHAI,ABHUBHAI KADVABHAI,SNEHALATABEN RAVINDRA ZAVERI	
1732	CRA/100/2008	24/07/2008	CHANDRAKANT HARGOVINDDAS SHAH AS AN HEIR OF,	MR AB GATESHANIYA	DIPSING NARANBHAI SINCE DECD. THROUGH HEIRS,NATWARSING DIPSING,KISHORESING DIPSING,SHANTABEN DIPSING,MANGASING DIPSING,SNEHALATABEN RAVINDRA ZAVERI	
1733	CRA/101/2008	16/03/2010	GANPATBHAI HARILAL RATHOD,CHAMPABEN GANPATLAL RATHOD,INDUBEN GANPATLAL RATHOD C/O GIRISHKUMAR KANTILAL,KIRTIBEN GANPATLAL C/O. BHARATBHAI KANABAR,RINABEN GANPATLAL C/O RAJESHKUMAR SOLANKI,BINABEN GANPATLAL	MR SATYEN B RAWAL	DINESHKUMAR RAVJIBHAI PATEL,	MR DIPEN K DAVE,MR Y J PATEL
1734	CRA/102/2008	11/12/2009	CHANDRAKANT RAMANLAL PATEL,	MR KG SUKHWANI	EXECUTIVE ENGINEER,	NOTICE SERVED

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1735	CRA/103/2008	10/10/2008	DAVE MOHANLAL JAGANNATH (DECEASED) THRO LEGAL HEIR,	MR KG SUKHWANI	STATE OF GUJARAT,TALUKA PANCHAYAT,UPENDRA JETHALAL TRIVED	GOVERNMENT PLEADER,HL PATEL ADVOCATES,MR MANISH J PATEL
1736	CRA/104/2008	01/05/2012	JAMNADAS VASANDAS MESWANIYA SINCE DECD. THROUGH HEIRS,RAMESHCHANDRA JAMNADAS MESWANIYA,HIRABEN JAMNADAS MESWANIYA	MR HRIDAY BUCH,	JENTILAL KANJIBHAI VAGHELA SINCE DECD. THROUGH HEIRS,KIRABEN JENTILAL VAGHELA,EKTA DIPAKBHAI THAKKAR,JAMNADAS VASANDAS MESWANIYA SINCE DECD. THROUGH HEIRS,JERAMDAS JAMNADAS MESWANIYA,NAYNABEN JAMNADAS MESWANIYA,JERAMBHAI JAMNADAS MESWANIYA	,RULE SERVED,MR CHIRAG B PATEL
1737	CRA/105/2008	09/05/2008	KISHORBHAI MANILAL DATANIA,	MR JINESH H KAPADIA	BHAGIBEN WD/O NATVARLAL MANILAL,	MR MN MEHTA
1738	CRA/106/2008	14/08/2008	JAYANTILAL NAGARDAS PATEL,	MR JINESH H KAPADIA	VIMLABEN KHODIDAS SHAH,	MR MITESH R AMIN,MR BN LIMBACHIA
1739	CRA/107/2008	30/06/2008	AISABEN SALAMANBHAI MALAVIYA,	MR RJ OZA,MS RUJUTA R OZA	GANCHI MUSABHAI JAMALBHAI MEHTAR,	(MR SURESHM SHAH)
1740	CRA/109/2008	18/09/2008	MAHMADBHAI JIVANBHAI MOMIN,BABUBHAI MAHMADBHAI MOMIN,GULAMBHAI MAHMADBHAI MOMIN	MR AJ MEMON	GAFURBEN WD/O VALIBHAI HUSENBHAI,RASULBHAI VALIBHAI MOMIN,HAMADBHAI VALIBHAI MOMIN	MR PR NANAVATI
1741	CRA/110/2008	16/03/2012	PRESIDENT / SECRETARY CHAMBER OF COMMERCE,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANHARLAL MAGANLAL RAJA,MAHENDRAKUMAR JENTILAL CHANDRANA,JUNAGADH GRAIN SEEDS & SUGAR MERCHANTS' ASSOCIATION	NOTICE SERVED,NOTICE UNSERVED,MR ASHISH M DAGLI
1742	CRA/111/2008	31/07/2008	SHREE JUNAGADH GRAIN SEEDS & SUGAR MERCHANT ASSOCIATION,	MR RC KAKKAD	MANHARLAL MAGANLAL RAJA,MAHESHKUMAR JENTILAL CHANDARANA,PRESIDENT / SECRETARY CHAMBERS OF COMMERCE	MR ASHISH M DAGLI
1743	CRA/112/2008	30/03/2012	PARSHOTTAMBHAI ZAVERBHAI KANSARA (DECD.THR. HEIRS),KANSARA SUSHILABEN PARSHOTTAM WD/O.PARSHOTTAM KANSARA.,KANSARA PARESH PARSHOTTAM S/O.PARSHOTTAM Z.KANSARA.,KANSARA AJAY PARSHOTTAM.,KANSARA VIJAY PARSHOTTAM.,PARESHBHAI PARSHOTTAMBHAI KANSARA	MR KUNAL S SHAH,	NATWARLAL KHIMCHAND KANSARA,	(MS MOXA G THAKKER)
1744	CRA/113/2008	31/07/2008	LEGAL HEIRS OF DECEASED NANALAL MAGANLAL,RAIBEN WD/O NANALAL MAGANLAL,PARAKASHKUMAR NANALAL,SAILESHKUMAR NANALAL,BHARATKUMAR NANALAL	MR KG SHETH,MR NIKHILESH J SHAH	JILUJI KUBERJI CHAVDA,DASRATHBHAI KUBERJI CHAVDA	MR CB DASTOOR
1745	CRA/114/2008	31/07/2008	DILIPSINH HIMATSINH CHAUHAN LEGAL HEIRS OF DECEASED,	MR KG SHETH,MR GAURANG K PATEL	JILUJI KUBERJI CHAVDA,DASRATHBHAI KUBERJI CHAVDA	MR CB DASTOOR
1746	CRA/115/2008	16/07/2008	ASHOKKUMAR RAJENDRAKUMAR & CO.,SAKABHAI PRABHATBHAI DESAI	MR RC KAKKAD	MUSA AAMAD LAKHA,	MR ASHISH M DAGLI
1747	CRA/116/2008	27/06/2012	SHARDABEN SOMNATH PATEL,SAJNIBEN RAMANLAL PATEL,MANILAL MOHANLAL PANCHAL	(MR SUDHANSHU S PATEL)	VIRENDRABHAI R VAGHELA,	(MR FB BRAHMBHATT)
1748	CRA/117/2008	14/08/2008	AIYUBKHAN SHAKURKHAN PATHAN,	MR MM SAIYED	SHIRISHCHANDRA DAHYABHAI PATEL,BABUBHAI @ PRAFULBHAI JETHABHAI AMIN,MINAXIBEN BABUBHAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR VIREN G DAVE
1749	CRA/118/2008	14/08/2008	KAIYUMKHAN SHAKURKHAN PATHAN,	MR MM SAIYED	SHIRISHCHANDRA DAHYABHAI PATEL,UPENDRA JETHABHAI AMIN	MR VK JOSHI,MR VIREN G DAVE
1750	CRA/119/2008	14/08/2008	KADARKHAN SHAKURKHAN PATHAN,	MR MM SAIYED	LEELABEN SHIRISHCHANDRA PATEL,UPENDRA JETHABHAI AMIN	MR VK JOSHI,MR VIREN G DAVE

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1751	CRA/120/2008	17/07/2008	KHEMABHAI KALABHAI,	MR AJAY L PANDAV	LEGAL HEIRS OF DECEASED TRIKAMLAL NARANDAS PARMAR,BABUBEN WD/O TRIKAMLAL NARANDAS,PRADIPKUMAR S/O TRIKAMLAL NARANDAS,PRAMODCHANDRA S/O TRIKAMLAL NARANDAS,YOGESHCHANDRA S/O TRIKAMLAL NARANDAS,PUSPABEN D/O TRIKAMLAL NARANDAS,GIRISHCHANDRA S/O TRIKAMLAL NARANDAS,LAKHABHAI NARANDAS PARMAR,MULJIBHAI NARANDAS PARMAR,LEGAL HEIRS OF DECEASED DHULIBEN RAGHAVJIBHAI PARMAR,VINABEN RAGHAVJIBHAI PARMAR,PREMILABEN RAGHAVJIBHAI PARMAR	
1752	CRA/122/2008	01/07/2008	RANJITSINH AAYDANJI GADHAVI,GATHAVI BHANUDAN GADHAVI,DALUBHA BHANUDAN GADHAVI,FATEHSINH BHANUDAN GADHAVI,RAMANDAS BHANUDAN GADHAVI,BHUPATDAS BHANUDAN GADHAVI,LEGAL HEIRS OF DECEASED PABHUDAN JAHAJI GADHAVI,AJOSING PABUDAN GADHAVI,KANUSING PABUDAN GADHAVI,USHABEN PABUDAN GADHAVI,LILABEN PABUDAN GADHAVI,LEGAL HEIRS OF DECEASED LAXMANDAN SHANKARDAN GADHAVI,BALUDA LAXMANDAN GADHAVI SINCE DECD.THRO HER HEIRS,SHAMBHUDAN LAXMANDAN GADHAVI,PRATAPDAN LAXMANDAN GADHAVI,LEGAL HEIRS OF DECEASED RAJUDAN JIVAJI GADHAVI,BHURBA RAJUDAN GADHAVI,RATANDAN RAJUDAN GADHAVI,BATESINH RAJUDAN GADHAVI,KANUDAN RAJUDAN GADHAVI,RAMDAN JIVTAJI GADHAVI(ABATED SINCE NO HEIRS BROUGHT,MOHANJI HARIDANJI GADHAVI (ABATED SINCE NO HEIRS BROUGHT,SETANDAS HARIDANJI GADHAVI,LEGAL HEIRS OF DECEASED SHANTIDAN SHADULJI GADHAVI,TAKHATBA SHANTIDAN GADHAVI,BANESING SHANTIDAN GADHAVI,BHARATKUMAR SHANTIDAN GADHAVI,ARJUNDAS SHANTIDAN GADHAVI,JITENDRAKUMAR SHANTIDAN GADHAVI,LEGAL HEIRS OF DECEASED BALUDAN SHADULJI GADHAVI,MOVLDAN BALUDAN GADHAVI,MADANDAN BALEDAN GADHAVI,FATEHSINH BALUDAN GADHAVI,PRAVINDAN BALUDAN GADHAVI,DIPDAN SADULJI GADHAVI,LEGAL HEIRS OF DECEASED JORIJIDAN HIMTNANDAN GADHAVI,SUBEDAN JORIJIDAN GADHAVI,BADIDAN JORIJIDAN GADHAVI,JAGADISHDAN MADHUDANJI GADHAVI,VISHNUDAN TAKHATDAN GADHAVI,SAGARDAN JAGTAJI GADHAVI,LEGAL HEIRS OF DECEASED NATHUDAN JAGTAJI GADHAVI,SONBA NATHIDAN GADHAVI,DIPUBEN NATHIDAN GADHAVI,KANKUBEN NATHIDAN GADHAVI,BHAVANSINH NATHIDAN GADHAVI,NARPATDAN NATHIDAN GADHAVI,HINGBAJDAN NATHIDAN GADHAVI,AVARDAN NATHIDAN GADHAVI	MS SONAL D VYAS	LEGAL HEIRS OF DECEASED MUKUNDCHANDRA PRAHALADJI,PUSHPABEN MUKUNDCHANDRA THAKAR,ASHOKBHAI MUKUNDCHANDRA THAKAR,BHARATBHAI MUKUNDCHANDRA THAKAR,RUPALBEN MUKUNDCHANDRA THAKAR	
1753	CRA/123/2008	20/02/2014	RASIKLAL GANDABHAI SHETH DECD. THRO HEIRS,SHETH SHARDABEN WD/O RASIKLAL GANDABHAI SHETH,SHETH MUKESHCHANDRA RASIKLAL,SHETH KAMLESHBHAI RASIKLAL,SHETH JYOTIBEN RASIKLAL,SHETH JIGNABEN RASIKLAL	(MR UMESH A TRIVEDI)	A PARTNERSHIP FIRM IN THE NAMEOF DOSHI MEGHJIBHAI TALSHIBHAI,	(MR DEEPAK M SHAH),MR RAJAN D SHAH
1754	CRA/124/2008	16/07/2008	RAJAKMIYA MUSTUFAMIYA SAIYED,	MR MA BUKHARI	YUSUFBHAI ISMAILBHAI MATVA,	
1755	CRA/125/2008	17/07/2008	RAMNIKBHAI MAYARAMBHAI RAJGOR,	MR MRUGEN K PUROHIT	SHAMJIBHAI BHURABHAI SINCE DECD. THROUGH HEIRS,DAYABEN @ REVABEN SHAMJIBHAI,BHIKHUBHAI SHAMJIBHAI,SHAILESHKUMAR SHAMJIBHAI	

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1756	CRA/126/2008	17/07/2008	SHANTABEN CHANDULAL,REKHABEN SAMIRBHAI SHAH,MITABEN NISHITBHAI SHAH	MR ASHISH M DAGLI	LABHUBEN KHINCHIBHAI,	(MR CL SONI)
1757	CRA/127/2008	24/07/2008	LEGAL HEIRS OF DECEASED RANCHODBHAI NARANBHAI KUMBHAR,HEMKUVERBEN RANCHODBHAI,JENTILAL RANCHODBHAI,SHANTILAL RANCHODBHAI,RAMESHKUMAR RANCHODBHAI,PRAVINKUMAR RANCHODBHAI,SHARDABEN RANCHODBHAI,DIWALIBEN RANCHODBHAI,LILABEN RANCHODBHAI	MR AR THACKER	MANGALPURI KRISHNANANDPURI MADRASI DECEASED DURING THE,KESHUPURI MANGALPURI MADRASI	
1758	CRA/128/2008	19/06/2008	HEIR OF DECEASED SHANKARLAL HRJIVANLAL DAVE NARESH,	(MR SL VAISHYA)	LEGAL HEIRS OF DECD. MUKTILAL KHEMCHAND KOTHARI,ASHWIN MUKTILAL KOTHARI,RAMESH MUKTILAL KOTHARI,DILIP MUKTILAL KOTHARI,ASHOK MUKTILAL KOTHARI,LEGAL HEIRS OF DECD.SHANKARLALHARJIVANLAL DAVE,KOKILABEN CHIRANJANPRASAD JOSHI,BHAGWATI S VYAS,ARUNA UPENDRA JOSHI,PRANINBHAI S DAVE,RAMESHCHANDRA S DAVE,PRAMODCHANDRA S DAVE	
1759	CRA/129/2008	12/12/2012	AHER JETHABHAI NARANBHAI,	(MR MB GANDHI),MR DEVANG LATHIGARA,MR CHINMAY M GANDHI	KISHANCHAND MANILAL SHETH,	MR TUSHAR L SHETH
1760	CRA/130/2008	18/07/2008	MANBAI KUNVARJI PATEL,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	RANGE FOREST OFFICER,	
1761	CRA/131/2008	02/09/2008	ADAMBHAI MITHABHAI JINDANI DECEASED THRO LEGAL HEIRS,AMADBHAI DAMBHAI JINDANI,FIROJBHAI ADAMBHAI JINDANI,IQBALBHAI ADAMBHAI JINDANI,ASHOKBHAI SHANTILAL RAJDEV,SHANTILAL LAXMICHAND RAJDEV	MR RK MISHRA	SHETH CHAMANLAL GANDABHAI,	(MR CL SONI)
1762	CRA/132/2008	24/07/2008	GOPALBHAI CHHIBABBAI MISTRY,DALPATBHAI CHHIBABBAI MISTRY,THAKOREBHAI CHHIBABBAI MISTRY,HARIKISHAN CHHIBABHAI MISTRY	(MR JB PARDIWALA)	VAJIABEN D/O. LALLUBHAI HANSJIMISTRY & WD/O. SOMABHAI,JAYANTIBHAI SOMABHAI MISTRY,CHANDUBHAI SOMABHAI MISTRY	,MR DHAVAL D VYAS
1763	CRA/133/2008	17/07/2008	TAUFIK HUSSAIN MOHAMMAD HUSSAIN DECEASED THRO HEIRS,HALIMABIBI WD/O TAUFIK HUSSAINMOHAMMAD HUSSAIN,ASIF HUSSAIN TAUFIK HUSSAIN BARAFWALA (SHAIKH)	MR HM PARIKH,MR RASESH H PARIKH	SWALEH MOHAMMAD AHMED HUSSAIN,HABIBKHAN AHMEDKHAN @ KALLU	,MR ABDUL K SHAIKH

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1764	CRA/134/2008	18/07/2008	VIPIN R GANDHI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	BHARUCH NAGAR PALIKA,MUKDAM HUSSEIN MUHAMMAD SHEIKH,RATILAL MAGANBHAI BERAWALA,DAHYABHAI MANSUKHLAL RANA DECEASED THRO LEGAL HEIRS,LALITABEN DAHYABHAI RANA,DIPAKCHANDRA DAHAYABHAI RANA,USHABEN DIPAKCHANDRA RANA,PARIMAL DIPAKCHANDRA RANA,SWATIBEN DIPAKCHANDRA RANA,SUEHALBHAI DIPAKCHANDRA RANA,CHAMPAKLAL VITTHALDAS KHATRI DECEASED THRO LEGAL HEIRS,PUSHPABEN WD/O CHAMPAKLAL VITTHALDAS KHATRI,CHANDRAKANT CHAMPAKLAL KHATRI,HASMUKHLAL CHAMPAKLAL KHATRI,HEMANTKUMAR CHAMPAKLAL KHATRI,DHARMENDRAKUMAR CHAMPAKLAL KHATRI,NOSHIR M ANKLESHWARIA,SHIVLAL BHAGWANDAS,SHASHIKANT GULABBHAI,MAGANLAL M SURTI,GAFURBHAI MAHMMADBHAI SHAIKH,HASMUKHLAL VENILAL VITTHALDAS HEIRS OF DECEASED VENILAL,CHUNILAL BHAGWANDAS,DADI HIRJI DARUWALA,VYOMESH R DESAI,BABUBHAI GOPALDAS,GIRDHARILAL GOVERDHANLAL,SUNDERLAL A DALAL,BHAGVANDAS JELABHAI,A R CHANCHLAKAR,A I SAIYAD,HAJIKHAN HABIBJHAN,DAHYABHAI GOPALBHAI,ALIBHAI MAHMMADBHAI,MANGALDAS GADBADDAS,HABIBKHAN RASULKHA	
1765	CRA/135/2008	16/09/2013	JORSINH PEMJIBHAI PUROHIT,	MR SAMIR AFZAL KHAN	TARABEN @ BHAVNABEN NAGINDAS SHAH,	MR. YOGENDRA THAKORE
1766	CRA/136/2008	21/08/2008	SURIYAKANT BHIKHALAL HAKANI,SHASHIKANT BHIKHALAL HAKANI	MR PC KAVINA	SUSHILABEN PRAVINCHANDRA KHANDDHERIYA,PRAVEEN CHANDRA VIRJLAL KHAN DDHERIYA,MANOJ PRAVEEN CHANDRA KHANDDHERIYA THR.P.O.H.,BHARAT PRAVEEN CHANDRA KHANDDHERIYA THR.P.O.H.,JAVAR PRAVEEN CHANDRA KHANDDHERIYA.THR.P.O.H.	NOTICE SERVED,(MR SURESHM SHAH)
1767	CRA/137/2008	01/05/2012	MOHAMMAD BASHIR YUSUF GALANI,	MR NV GANDHI	BASHIR HAJI GAFAR VICHHI,SIDDHIQ @ BABU AHMAD TARPALA	RULE SERVED
1768	CRA/138/2008	24/07/2008	OWNER OF AJIT INDUSTRIES VIPULBHAI HASMUKHBHAI,	MR MRUGEN K PUROHIT	OWNER OF MANISH FELT PROCESSORUKABHAI RAGHAVBHAI PIPADIYA,	
1769	CRA/139/2008	24/07/2008	OWNER OF AJIT INDUSTRIES VIPULBHAI HASMUKHBHAI,	MR MRUGEN K PUROHIT	OWNER OF MANISH FELT PROCESSORUKABHAI RAGHAVBHAI PIPADIYA,	
1770	CRA/140/2008	24/07/2008	OWNER OF AJIT INDUSTRIES VIPULBHAI HASMUKHBHAI,	MR MRUGEN K PUROHIT	OWNER OF MANISH FELT PROCESSORUKABHAI RAGHAVBHAI PIPADIYA,	
1771	CRA/141/2008	14/11/2008	KRISHNA ENGINEERING WORKS,	MR. D. P. KINARIWALA	RUPAJI DANAJI ASARI,	MR DR SHAH
1772	CRA/142/2008	31/07/2008	BHARATBHAI JIVABHAI KASADIYA,	MR ASHISH M DAGLI	BHARATBHAI @ VALJIBHAI TRIKAMBHAI VISANI,MUKESHBHAI BATKBHAI VISANI,MANSUKHBHAI BATUKBHAI VISANI,HIMATBHAI BATUKBHAI VISANI,DHANJIBHAI BATUKBHAI VISANI,BHARATBHAI BATUKBHAI VISANI	

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1773	CRA/143/2008	28/09/2010	KANTILAL AMBALAL SUKHADIA,	MR KV SHELAT	JAYENDRAKUMAR VITTHALDAS PARIKH,SHANTABEN KESHAVLAL MODI,SURYABEN WD/O JAYENDRAKUMAR PARIKH,VIJAY S/O JAYENDRAKUMAR PARIKH,AJAY S/O JAYENDRAKUMAR PARIKH,SONAL JAYENDRAKUMAR PARIKH,RUPAL TARANGKUMAR DESAI	,RULE SERVED,MS SNEHA A JOSHI
1774	CRA/144/2008	30/07/2008	HARJIVANDAS DECEASED THRO LEGAL HEIRS,SURESHBHAI HARJIVANDAS,JITENDRABHAI HARJIVANDAS,SHRI SHAKTI MEDICAL STORES,PRAVINBHAI ATMARAM THAKKAR	MR NEHAL R JOSHI	RAMANLAL CHHOTALAL KHAMBHAT- WALA DECEASED THRO HEIRS,SATISHBHAI RAMANLAL,JAGDISH RAMANLAL,DINESH RAMANLAL	
1775	CRA/145/2008	31/07/2008	DEVCHANDBHAI VIRJIBHAI KACHHADIYA,KALUBHAI VIRJIBHAI KACHHADIYA,HIMATBHAI VIRJIBHAI KACHHADIYA,KANUBHAI VIRJIBHAI KACHHADIYA	MR ASHISH M DAGLI	BATUKBHAI @ VALJIBHAI TRIKAMBHAI VISANI,MUKESHBHAI BATKBHAI VISANI,MANSUKHBHAI BATUKBHAI VISANI,HIMATBHAI BATUKBHAI VISANI,DHANJIBHAI BATUKBHAI VISANI,BHARATBHAI BATUKBHAI VISANI	
1776	CRA/146/2008	31/07/2008	PRABHAVATIBEN CHUNILAL THAKKARWD/O CHUNILAL KALYANJI THAKKAR,BHAVESH CHUNILAL THAKKAR	MR DIVYESH SEJPAL	BHARTIBEN RAJESHBHAI THAKKAR,HARESHBHAI CHUNILAL THAKKAR,BIPIN CHUNILAL THAKKAR	
1777	CRA/147/2008	31/08/2009	YUSUFBHAI AYUBBHAI BANGALOREWALA,	MR MA KHARADI	FARIDABEN ALI ASGAR RUPAWALA,ALI ASGAR MOHMEDBHAI RUPAWALA,YUNUSBHAI AYUBBHAI BANGALOREWALA	RULE SERVED,MR MI MERCHANT
1778	CRA/148/2008	21/11/2008	KIRANBHAI J LAVINGIYA,	MR YH MOTIRAMANI	KIRITKUMAR GHANSHYAMLAL SHAH,UNIVERSAL CORPORATION	
1779	CRA/149/2008	14/11/2008	HASMUKHRAY AMRUTLAL JOBANPUTRA,BRIJESH SALES AGENCY	(MR BD KARIA)	NAVINCHADRA VRUJDAS VAID,	MR ASHISH M DAGLI
1780	CRA/150/2008	28/08/2008	STATE BANK OF SAURASHTRA,BRANCH MANAGER	MR PRANAV G DESAI	RASIKLAL PRAGJIBHAI THAKKER,	(MR MB GANDHI)
1781	CRA/151/2008	08/05/2012	NATVARLAL PRABHUDAS MIRANI,	(MR BD KARIA)	MAGANBHAI RUPABHAI VAGHARI,	MR MRUGEN K PUROHIT
1782	CRA/152/2008	13/02/2013	HEIR OF KASTURBEN PARSOTTAMDASBHARATIBEN PARSHOTTAMDAS,	MR PS CHAMPANERI	HEIRS OF DECD. JAGJIVANDAS KASTURCHAND SHAH - SHASHIKANT,CHANDRAKANT J SHAH,KETANKUMAR J SHAH	NOTICE SERVED,MR AB GATESHANIYA
1783	CRA/153/2008	21/08/2008	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	LALLUBHAI BALUBHAI CHAUDHARI,JYOTIBEN SHEETALDAS LOHANA,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,RANJITSINGH UDESINH CHAUDHARI	
1784	CRA/154/2008	21/08/2008	NEW INDIA ASSURANCE CO LTD,	MR VIBHUTI NANAVATI	LALLUBHAI BALUBHAI CHAUDHARI,JYOTIBEN SHEETALDAS LOHANA,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD.,KAUSHIKBHAI SANAJIBHAI CHAUDHARI	
1785	CRA/155/2008	28/08/2008	MANSURALI S ARTIST,	MS TEJAL K SHAH	DAVAT PROPERTY TRUST,	MR. D. P. KINARIWALA
1786	CRA/156/2008	17/04/2012	STATE OF GUJARAT,ADDITIONAL COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER	JITENDRA CHANDULAL TRIVEDI,VIMLABEN @ BEBIBEN GIRDHALAL DAVE POA OF PRAFUL GIRDHARLAL	RULE SERVED,MR PT JASANI
1787	CRA/157/2008	27/08/2008	MOHAMED SHARIF NOORMAHMAD AJMERWALA DECEASED THRO HEIRS,JAITUNBIBI WD/O MOHAMEDSHARIF NOORMAHMAD DECEASED,HARUNBHAI MOHAMEDSHARIF AJMERWALA,KHURAIDAHMAD MOHAMEDSHARIF AJMERWALA,YAKIL MOHAMEDSHARIF AJMERWALA,ASIBAI MOHAMEDSHARIF DECEASED,ABEDA MOHAMEDSHARIF,SAIMA MOHAMEDSHARIF,RUKSANA MOHAMEDSHARIF,RAHANA MOHAMEDSHARIF,NAZIRBHAI NOORMOHAMED AJMERWALA	MR KB PANERI	FARIDMOHMAD NABIBA HOKABAJ THRO HEIRS YASINBHAI FARID-,RAAFIKBHAI FARIDMOHMED HOKABAJ,SALIMBHAI FARIDMOHMED HOKABAJ,AUIBBHAI FARIDMOHMED HOKABAJ,ELYASBHAI FARIDMOHMED HOKABAJ,KAKASADBHAI FARIDMOHMED HOKABAJ	MR MTM HAKIM
1788	CRA/158/2008	21/11/2008	M/S REEBOK INDIA COMPANY,	MR TV SHAH	M/S ADITI IMPEX,	

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1789	CRA/159/2008	07/10/2008	CHUNABHAI MAGANBHAI THAKARDA,DAHYABHAI MAGANBHAI THAKARDA,LALJIBHAI MAGANBHAI THAKARDA	MR JV JAPEE	SHAMALBHAI PUNJABHAI THAKARDA,BABUBHAI RAMABHAI THAKARDA	MR R.K.MANSURI
1790	CRA/160/2008	26/11/2009	VALLABHBHAI PARSHOTTAMBHAI MISTRI,CHHAGANBHAI PARSHOTTAMDAS MISTRI DECD. THRO HEIRS,SHANTABEN WD/O CHHAGANBHAI PARSHOTTAMDAS,RAMESHCHANDRA CHHAGANBHAI MISTRI,SURESHCHANDRA CHHAGANBHAI MISTRI,NARESHCHANDRA CHHAGANBHAI MISTRI,BHARATBHAI CHHAGANBHAI MISTRI,SUSHILABEN CHHAGANBHAI MISTRI,USHABEN CHHAGANBHAI MISTRI	(MR JB PARDIWALA)	MAGANBHAI CHHIBABHAI DECEASED THRO LEGAL HEIRS,CHIMANLAL MAGANBHAI PANCHAL,MOHANBHAI BHAGUBHAI NARSINH BHAI DECD. THRO LEGAL HEIRS,PIYUSHKUMAR MOHANBHAI BHAGUBHAI MISTRI,PRIYANKABEN D/O MOHANBHAI BHAGUBHAI,DHARTIBEN MOHANBHAI BHAGUBHAI,LALLUBHAI NARSIBHAI DECEASED THRO LEGAL HEIRS,PRAKAS LALLUBHAI PANCHAL,DEVILAL BHUPENDRA PANCHAL,HEMLATABEN NATVARLAL PANCHAL,AMRUTBHAI KESHURBHAI DECEASED THRO LEGAL HEIRS,RAMESHBHAI AMRUTBHAI PANCHAL,KISHROBHAI AMRUTBHAI PANCHAL,HEMANT AMRUTBHAI PANCHAL,HITESH AMRUTBHAI,DALPATBHAI KESHURBHAI DECEASED THRO LEGAL HEIRS,KIRITKUMAR DALPATBHAI,SATISHKUMAR DALPATBHAI,SANJAY DALPATBHAI,ILABEN HARISHBHAI MISTRI,REKHABEN ASHOKKUMAR PANCHAL,DHARMISTHABEN PANCHAL,MANUBHAI KESHURBHAI DECEASED THRO LEGAL HEIRS,NALINIBEN WD/O MANUBHAI KESHURBHAI,SANJIV MANUBHAI PANCHAL,CHHAYABEN MANUBHAI PANCHAL,RUXMANIBEN D/O KESHURBHAI CHHIBABHAI,GOPALBHAI CHHIBABHAI DECEASED THRO LEGAL HEIRS,GULABBHAI GOPALBHAI,GOPALBHAI CHHIBABHAI DECEASED THRO LEGAL HEIRS,BABULAL C MISTRI,MAHENDRA BABULAL MISTRI,BITTI BABULAL,GOVANBHAI CHHABABHAI DECEASED THRO LEGAL HEIRS,ISHWARBHAI GOVANBHAI PANCHAL,DHIRUBHAI GOVANBHAI PANCHAL,THAKORBHAI GOVANBHAI PANCHAL,RAMANBHAI GOVANBHAI PANCHAL,CHHOTUBHAI GOVANBHAI DECEASED THRO LEGAL HEIRS,LATABEN HASMUKHLAL PANCHAL	,NOTICE SERVED,SERVED BY AFFIX(N),MS SONAL D VYAS
1791	CRA/161/2008	17/10/2008	MUKESHBHAI GANGARAM ANTROLIYA,	(MR TS NANAVATI)	BALKRISHNA CHIMANLAL DALAL,	(MR PJ VYAS)

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1792	CRA/162/2008	28/11/2008	PATEL VIRABHAI HARJIBHAI,PATEL GANESHBHAI DALABHAI,PATEL KANTIBHAI RAMABHAI MANVOR,PATEL AMRATBHAI DALABHAI,PATEL MONGHJIBHAI NARSANGBHAI	MR BN PATEL	METHABHAI HAVABHAI VAGHRI SINCE DECD. THROUGH HEIRS,VAGHRI RATNABHAI METHABHAI THROUGH HEIRS,VAGHRI GAMABHAI METHABHAI SINCE DECD. THROUGH HEIRS,VAGHRI KHEMABAHI METHABHAI,VAGHRI VALJIBHAI RATNABHAI,VAGHRI RAMSUNGBHAI KHEMABHAI,VAGHRI SAKUBHAI GAMABHAI,VAGHRI VIRCHANDBHAI RATNABHAI THROUGH HEIR SONJI VIRCHAND,VAGHRI GIGABHAI GAMABHAI,VAGHRI BABUBHAI KHEMABHAI,VAGHRI SOMABHAI KHEMABHAI,VAGHRI MANGABHAI RATNABHAI,VAGHRI RAIBHANBHAI RATNABHAI,VAGHRI JIVANBHAI RATNABHAI,VAGHRI BHIKHABHAI SAYABHAI SINCE DECD. THROUGH HEIRS,VAGHRI MOHANBHAI BHIKHABHAI,VAGHRI KARSANBHAI BHIKHABHAI,VAGHRI BACHUBHAI BHIKHABHAI THROUGH HEIRS,VAGHRI PARTHIBHAI BACHUBHAI,VAGHRI GOVINDBHAI BACHUBHAI,VAGHRI RAMESHBHAI BACHUBHAI,VAGHRI CHANDUBHAI BACHUBHAI,VAGHRI AMRATBHAI BACHUBHAI,VAGHRI SANTOKBEN BACHUBHAI,VAGHRI FATABHAI BHOTUBHAI SINCE DECD. THROUGH HEIRS,VAGHRI LAXMANBHAI FATABHAI SINCE DECD. THROUGH HEIRS,VAGHRI SANTOKBEN FATABHAI BHOTUBHAI,VAGHRI RAMCHANDBHAI FATABHAI,VAGHRI KANKUBEN FATABHAI,VAGHRI POPATBHAI FATABHAI,VAGHRI SHANTU FATABHAI,VAGHRI SOMIBEN FATABHAI,VAGHRI SANKARBHAI FATABHAI,VAGHRI LILABEN FATABHAI,VAGHRI DINESH FATABHAI,VAGHRI SHAKRIBEN LAXMANBHAI FATABHAI,VAGHRI MANGABHAI LAXMANBHAI,VAGHRI RAJUBHAI LAXMANBHAI,VAGHRI BHARATBHAI LAXMANBHAI,VAGHRI KANTABEN LAXMANBHAI	
1793	CRA/163/2008	11/08/2009	GOBAR KARAMSHI UDHAD,UDHAND RAMBHABEN GOBARBHAI,UDHAND KALUBHAI GOBARBHAI,UDHAND BHIKHABHAI GOBARBHAI. L.H. JOINED AS PER COURT,S	(MR CL SONI)	POPAT BECHAR BALDHA.DECD. REPNT.NO.2 IS L.H. OF NO.1.,VALLABHDAS POPATBHAI BALDHA	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1794	CRA/164/2008	18/09/2008	CHAIRMAN -SHRI PATEL RAMANBHAIVITHALDAS MANGALAM GROUP,	MR HK PARMAR	PATAN MUNICIPALITY,GUJARAT WATER SUPPLY & SEWERAGE BOARD,PUNJAB NATIONAL BANK	
1795	CRA/165/2008	31/07/2009	PIR MUJFARSHA KADIVAL PEOPLES'KABRASTAN,FAKIR HASANALISHA NOORALISHA	(MR KD VASAVADA)	ZAHURBHAI GAFURBHAI MANSURI,NASIRBHAI GAFURBHAI MANSURI,ARIFBHAI GAFURBHAI MANSURI,KIRITKANT KESHAVLAL KAPADIA,JITENDRA KESHAVLAL KAPADIA,GUJARAT STATE WAKF BOARD	NOTICE SERVED BY DS,MR LR PATHAN,(MR MRUGESH J SHUKLA),MR JINESH H KAPADIA,MR Z.R.MALIK
1796	CRA/166/2008	01/07/2014	NARENDRABHAI MOHANLAL MEHTA,PIYUSHBHAI MOHANLAL MEHTA	NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR SURESHM SHAH)	ANANDIBEN ISHWARLAL THAKKAR,PRAVINABEN W/O DASHRATHBHAI RANCHHODBHAI THAKKAR	RULE SERVED
1797	CRA/167/2008	24/09/2008	RATILAL HARILAL BENANI,	MR JINESH H KAPADIA	BHALAJI UKAJI PADHIYAR,	MR AMIT N PATEL

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1798	CRA/168/2008	06/04/2010	VASANTRAI SHANTILAL CHATTBAR,	MR VIJAY H NANGESH	DAULATBEN RAMJANALIBHAI BUDHVANI,LEGAL HEIRS OF DECEASED NATHABHAI VITHALBHAI MACHHAR,SUNIL RAMESHCHANDRA MACHHAR,KIRIT RAMESHCHANDRA MACHHAR,JAYMIN RAMESHCHANDRA MACHHAR	,NOTICE SERVED BY DS,DELETED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
1799	CRA/169/2008	22/09/2008	NEHAL VIJAY SHUKLA (NEHAL AJAY HARSH),	MR BY MANKAD	VIJAY BHASKAR SHUKLA,	MR AZIZ AN ALVI
1800	CRA/170/2008	27/07/2009	SHRIM CONSTRUCTION PVT LTD,	MS TRUSHA K PATEL	PRATIMABEN BHIKHABHAI PATEL,	MR AG JOSHI
1801	CRA/171/2008	10/04/2013	KUNTALBHAI SHAILESHKUMAR AMIN,NEBULA DYES PVT LTD	MR HARIN P RAVAL,MR ASHISH H SHAH	PATEL NARANBHAI PURSHOTTAMDAS,	MR RJ GOSWAMI
1802	CRA/172/2008	25/09/2008	MALJIBEN D/O BARASIYA KADAVANI,	MS SONAL D VYAS	BAPU INDIYA GAMIT (MAVACHI),	
1803	CRA/173/2008	09/03/2010	SATARBHAI MAHAMMEDBHAI PATHAN,	(MR MAHENDRA K PATEL)	AHMEDBHAI CHANDUBHAI SETA SINCE DECD. THROUGH HEIRS,SAKINABEN AHMEDBHAI SETA,HUSENBHAI AHMEDBHAI SETA,ABBASBHAI AHMEDBHAI SETA	,MR AMIT C NANAVATI
1804	CRA/174/2008	14/10/2008	SADUBEN KACHARABHAI MALI,MAGANBHAI KACHARABHAI MALI,DAHYABHAI KACHARABHAI MALI DECEASED THRO LEGAL HEIRS,SURESHBHAI DAHYABHAI MALI,VIJAYBHAI DAHAYABHAI MALI,MANJULABEN DAHAYABHAI MALI,BAIJIBEN KACHARABHAI MALI	MR MTM HAKIM	MANUBHAI JAMNADAS MAHETA,BIPINCHANDRA CHHABILDAS SHETH,YASHODABEN CHIMANLAL KAVADIYA,RAGINIBEN CHANDRAKANT KAVADIYA,SASHIKANT RASIKLAL SHAH,KIRITBHAI CHIMANLAL KAVADIYA	,MR SHALIN N MEHTA
1805	CRA/175/2008	14/10/2008	LAKHNA VELJI CHAD,	MR BY MANKAD	GUJARAT WATER SUPPLY & SEWERAGE BOARD,JADEJA VIJAYSINH PRABHATSINH	
1806	CRA/176/2008	03/02/2012	JAYANTIBHAI SONJI DABGAR,	(MR MAHENDRA K PATEL)	MAGANLAL GIRDHARLAL RANA DECD.THRO HIS HEIRS,MAHENDRAKUMAR MAGANLAL RANA,DHARMESH MAGANLAL RANA,MANJUBEN MAGANALAL RANA,ALKA MAGANLAL GIRDHALAL RANA,HANSABEN MAGANLAL GIRDHARLAL RANA	,HL PATEL ADVOCATES
1807	CRA/177/2008	10/05/2012	SHETH GULABCHAND SHANTILAL DECEASED THRO LEGAL HEIRS,HIMATLAL GULABCHAND SHETH,JITENDRA GULABCHAND SHETH,HITESH GULABCHAND SHETH,JYOTIBALA GULABCHAND SHETH	(MR BD KARIA),	THACKER BALDEVBHAI TRIBHOVANDAS,	RULE SERVED
1808	CRA/178/2008	12/11/2008	KIRANBEN JAYANTILAL,	(MR SANDEEP N BHATT)	DINESH GORDHANDAS SHAH,	
1809	CRA/179/2008	28/11/2008	JAYDEVI MINERALS,	MR AB GATESHANIYA	ADITYA METAL & ALOIEDS PVT LTD,	NOTICE SERVED BY DS
1810	CRA/180/2008	21/11/2008	HEIRS OF DECD.CHAUDHARI PARMABHAI MAVAJIBHAI,SANTOKBEN PARMABHAI CHAUDHARI,BHARTIBEN PARMABHAI CHAUDHARI,DINESHBHAI PARMABHAI CHAUDHARI,RAMESHKUMAR PARMABHAI CHAUDHARI	MR TEJAS P SATTA	PARIKH SHARDABEN KANTILAL DECEASED,PARIKH HARISHKUMAR (LEGAL HEIR OF RESP. NO.1)	,MR GM JOSHI
1811	CRA/181/2008	21/11/2008	PATEL KHIMJIBHAI VIRJI NATHANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	PREMILABEN PANKAJKUMAR SHETHIA,STATE OF GUJARAT,SALES TAX COMMISSIONER,PATEL SHAMJI KARMSHI VALANI	
1812	CRA/182/2008	21/11/2008	KHATRI TRIBHOVAN KESHAVJI SINCE DECD. THROUGH HEIRS,VAJIBEN TRIBHOVANDAS,BHIKHALAL TRIBHOVANDAS,KANTILAL TRIBHOVANDAS,RASIKLAL TRIBHOVANDAS,SHAMALDAS TRIBHOVANDAS,NARENDRA TRIBHOVANDAS,HARESH TRIBHOVANDAS,BANKESH TRIBHOVANDAS,JASHUBEN TRIBHOVANDAS,NAYNABEN TRIBHOVANDAS	MR MRUGEN K PUROHIT	VAJIBEN FULCHAND HANSRAJ SINCEDECD. THROUGH HEIRS,JAMNADAS FULCHAND VINCHHI SINCE DECD. THROUGH HEIRS,CHAMPABEN JAMNADAS VINCHHI,SATISH JAMNADAS VINCHHI,MADHUKAR JAMNADAS VINCHHI,DHIRAJLAL FULCHAND VINCHHI	

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1813	CRA/183/2008	21/11/2008	KHATRI TRIBHOVAN KESHAVJI SINCE DECD. THROUGH HEIRS.,VAJIBEN TRIBHOVANDAS,BHIKHALAL TRIBHOVANDAS,KANTILAL TRIBHOVANDAS,RASIKLAL TRIBHOVANDAS,SHAMALDAS TRIBHOVANDAS,NARENDRA TRIBHOVANDAS,HARESH TRIBHOVANDAS,BANKESH TRIBHOVANDAS,JASHUBEN TRIBHOVANDAS,NAYNABEN TRIBHOVANDAS	MR MRUGEN K PUROHIT	VAJIBEN FULCHAND HANSRAJ SINCE DECD. THROUGH HEIRS,CHAMPABEN JAMNADAS VINCHHI,SATISH JAMNADAS VINCHHI,MADHUKAR JAMNADAS VINCHHI,DHIRAJLAL FULCHAND VINCHHI	
1814	CRA/184/2008	02/03/2010	USHAKANT SHIVLAL JAISWAL,	MR TUSHAR MEHTA	MUKESH AMULAKHRAI SONI,	MR C B UPADHYAYA
1815	CRA/186/2008	30/03/2010	IDRISHBHAI SULTANJIBHAI KHATRIDECEASED THRO HEIRS BAI JUBEDA,USUF IDRISHJI SULTANJI,SOEL IDRISHJI SULTANJI,MOHMAD HANIF IDRISHJI SULTANJI,SEHNAZ IDRISHJI SULTANJI	MR AMIT N PATEL	ASHOKKUMAR CHHITUBHAI DOSHI,	MR JOY MATHEW
1816	CRA/188/2008	26/12/2008	KER KHATUBHAI HASAM,	MR SIKANDER SAIYED,MISS TABASSUM SAIYED	ANVARALI SIDIK MARAVANI,KHATRI ABDULSATAR HAJI OSMAN,KHATRI UMAR MAMAD,KHATRI DOUD YUSUPH,KHATRI ABBAS HUSAIN	DS AFF.NOT FILED (N)
1817	CRA/189/2008	26/12/2008	KER SALEMAMAD HASAN ISMAIL,	MR SIKANDER SAIYED,MISS TABASSUM SAIYED	ANVARALI SIDIK MARAVANI,KHATRI ABDULSATAR HAJI OSMAN,KHATRI UMAR MAMAD,KHATRI DOUD YUSUPH,KHATRI ABBAS HUSAIN	DS AFF.NOT FILED (N)
1818	CRA/190/2008	25/04/2012	NATVARLAL HIRJIBHAI CHANDARANADECEASED THRO LEGAL HEIRS,MADHUBEN NATVARLAL CHANDARANA,JAGDISHCHANDRA NATVARLAL CHANDARANA,KANAIYALAL NATVARLAL CHANDARANA,VIJAYKUMAR NATVARLAL CHANDARANA	MR BY MANKAD,	NARANSINH GULABSINH BUNDELA,DILIPSINH RANMALBHAI BARAD DECEASED THRO LEGAL HEIRS,MANISH DILIPSINH BARAD DEL.CT.ORD.DT.10/04/2012	,DELETED,RULE SERVED,(MR SANDEEP N BHATT)
1819	CRA/191/2008	07/05/2012	VANRAJBHAI JESANGBHAI CHAVDA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	KANKUBEN KALUBHAI,DECD THR HEIRS CA.194/09 DTD.16.1.09.,ASHOKBHAI KALUBHAI,KIRITBHAI KALUBHAI,CHHELABHAI NAGJIBHAI BHARVAD	,(MRS VD NANAVATI)
1820	CRA/2/2009	15/06/2010	PATEL PRAKASHKUMAR BHIKHABHAI,PATEL BHIKHABHAI MAGANLAL,GURUKRUPA FINANCE THR' ITS ADMINISTRATOR	(MR BD KARIA)	PATEL PRAVINKUMAR NARAYANBHAI (EXPIRED) THR' HIS LEGAL HEIR,PATEL CHETNABEN WD/O.PATEL PRAVINKUMAR NARAYANBHAI,MINOR KAMLESHKUMAR PRAVINBHAI PATEL- THR' HIS GUARDIAN,MINOR RINKUBEN PRAVINKUMAR PATEL-THR' HIS GUARDIAN PATEL,MINOR MAUNIK PRAVINKUMAR THR' HIS GUARDIAN PATEL	,MR BC DAVE
1821	CRA/3/2009	24/08/2009	GUJARAT ELECTRICITY BOARD,	(MR GIRISH D BHATT)	GANESH OIL MILLS,	MR ASHISH M DAGLI
1822	CRA/4/2009	25/02/2009	PRAVINCHANDRA NANCHAND SHAH,	(MR NV ANJARIA)	ASHOK POHAMAL DEVANANI,BHARAT C SHAH	DS AFF.NOT FILED (N)
1823	CRA/5/2009	30/01/2009	DHANJIBHAI RAMJIBHAI JOGANI,KISHORBHAI RAMJIBHAI JOGANI,JAYANTIBHAI RAMJIBHAI JOGANI	MS MAMTA R VYAS	RAMJIBHAI MOHANBHAI JOGANI,	NOTICE SERVED BY DS
1824	CRA/6/2009	20/02/2009	NEW INDIA ASSURANCE CO. LTD THROUGH LEGAL CELL,	MR VIBHUTI NANAVATI	CARGO MOTORS LTD,LALJIBHAI HARJIBHAI PATEL,SIDIQ DOSAMAHAMAD MOVAR	
1825	CRA/7/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,HEIRS OF LABHUBEN JIVRAJBHAI KANUBHAI S/O DAYALJIBHAI,LALITBHAI S/O DAYALJIBHAI RAJDEV	
1826	CRA/8/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,DEVKUNVARBEN KALYANJIBHAI	
1827	CRA/9/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,VARSHABEN ARVINDKUMAR	
1828	CRA/10/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,VAIBHAV MAHENDRAKUMAR	
1829	CRA/11/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,MAHENDRAKUMAR KALYANJIBHAI	

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1830	CRA/12/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,HEMABEN KIRITBHAI RAJDEV	
1831	CRA/13/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,DEVANG KIRITBHAI	
1832	CRA/14/2009	01/07/2009	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	VIRJIBHAI GOVABHAI,HARESH BIPINCHANDRA PATHAK,DIPTI SRUTBANDHU	
1833	CRA/15/2009	20/04/2010	BECHARDAS GOVINDLAL,	(MR YF MEHTA)	PRABHAV CO-OP. HOUSING SOCIETY LTD,NIRAV ARVINDBHAI SHAH,LEGAL HEIR OF JIVABHAI NATHABHAI,VASUDEV JIVABHAI,PRAVINBHAI JIVABHAI,AMRUTBHAI JIVABHAI,PRADEEPKUMAR JIVABHAI,CHAMPABEN @ VIMLABEN JIVABHAI	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR NITIN M AMIN,MR TATTVAM K PATEL
1834	CRA/16/2009	30/07/2010	HINDUSTAN PETROLEUM CORPORATION LTD,	(MR GN SHAH),MS MINOO A SHAH	BHUPENDRABHAI RANCHHODBHAI PATEL, THRO CONSTITUTED ATTORNEY,AMBICA PETROLEUM,AMBICA PETROLEUM	MR AMAR D MITHANI
1835	CRA/17/2009	23/01/2009	AMBALAL HARIBHAI SOLANKI,JASHBHAI BECHARBHAI ROHIT,NARANBHAI MITHABHAI ROHIT	(MR DM BHARATI)	SURESHBHAI BHAILALBHAI PATEL,	
1836	CRA/18/2009	29/01/2009	SAJJADALI VAJIRALI CHARANIYA,GULAMABBAS BAHADURALI SUNDARANI,VAJIRALI ISMAILBHAI BADAMI,SADIKALI AKBARALI LAKHANI,MAHAMMEDRAZA FIDAHUSEN MERCHANT,MUKHTARALI FIDAHUSEN SUNDARANI,ABBASALI MOHAMMEDHUSEN MUKHI,MEHBOOBALI HAIDERALI MERCHANT,MOHSINALI RAMZANALI LAKHANI,MUSTAKALI ROSHANALI VIRANI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	SAJJADALI HUSENALI KADAK,NISHARALI HUSENALI VASAYA,GULAMABBAD AZGARALI BHAMBHER,MAHEBOOBALI HUSENALI RAJANI,MAHOSINALI HUSENALI HARIYANI,ALIRAJA MOHAMMADHUSEN RAJANI,HUSENALI FIDAHUSEN JAMAAN,GUJARAT STATE WAKF BOARD	NOTICE SERVED BY DS,MR UI VYAS
1837	CRA/19/2009	30/06/2009	RASIKLAL PRAGJIBHAI THAKKAR,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE BANK OF SAURASHTRA,BRANCH MANAGER	
1838	CRA/20/2009	20/02/2009	HEIRS OF KHARVA DHANJI KARSAN KHARVA BHIMJI DHANJI,KHARVA HARJI DHANJI,KHARVA MOHAN DHANJI,KHARVA VELJI DHANJI,KHARVA JITENDRA DHANJI,DHANJI KARSAN KHARVA	MR ASHISH M DAGLI	SAIYED TAVAKKAL HUSSEIN HAJI AHMEDALI BUKHARI,	
1839	CRA/21/2009	23/01/2009	FIROZKHAN KARIMKHAN BHARUCHI,	MR P J YAGNIK	MUKESHBHAI RAMANBHAI NAYAK,	
1840	CRA/22/2009	23/01/2009	FIROZKHAN KARIMKHAN BHARUCHI,	MR P J YAGNIK	MUKESHBHAI RAMANBHAI NAYAK,	
1841	CRA/23/2009	09/03/2010	LILABEN CHANDULAL SHAH,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	DILIPBHAI VADIBHAI SONI,	(MRS VD NANAVATI)
1842	CRA/24/2009	02/12/2010	HASUMIYA GULABMIYA,GULABMIYA HASUMIYA,GULABBANU D/O HASUMIYA GULABMIYA,SHERBANU D/O HASUMIYA GULABMIYA,MOHAMED RAFIQ HASUMIYA	MRS NASRIN N SHAIKH	SAKHAVATKHAN MOHAMEDKHAN,MUSTRIBIBI WD/O SAKHAVATKHAN MOHAMEDKHAN,HAMIDKHAN SAKHAVATKHAN,YUSUFKHAN SAKHAVATKHAN,SALIMKHAN SAKHAVATKHAN,SHAHADATKHAN SAKHAVATKHAN	,RULE SERVED,(MR JV MEHTA),MS KRISHNA B MEHTA
1843	CRA/25/2009	21/04/2011	STATE OF GUJARAT,DIRECTOR	GOVERNMENT PLEADER	UNICURE PHARMACEUTICALS,	MR AS VAKIL
1844	CRA/26/2009	21/04/2011	STATE OF GUJARAT,DIRECTOR	GOVERNMENT PLEADER	UNICURE PHARMACEUTICALS,	MR AS VAKIL
1845	CRA/27/2009	23/07/2009	AHMEDABAD TAMIL WELFARE EDUCATION TRUST,KADHIRAVAN DHARMALINGAM,VASUDEVAN P NAICKER,BABU RAMSWAMY,V DAYALAM,V JAYKUMAR	MR RL MEHTA,MR PINAKIN B RAVAL	STATE OF GUJARAT,S JAGANNATHAN,BALARAM VARADRAJ PILLAI,V PURUSHOTTAM,S RAMALINGAN,T K VAITHINATHAN,V SENTHILKIMAR,K HARISHKUMAR,S D MUDALIAR,K ILENGO,SURAHMANI SANMAUGAM,G NATRAJAN	

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1846	CRA/28/2009	12/11/2009	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DISTRICT COLLECTOR,PATEL CHANCHALBEN WD/O JOYIET CHACHABHAI PATEL,PATEL KODABHAI DAHYABHAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR JIGAR G GADHAVI
1847	CRA/29/2009	12/11/2009	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DISTRICT COLLECTOR,PATEL NATHALAL SHIVRAM	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR JIGAR G GADHAVI
1848	CRA/30/2009	12/11/2009	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DISTRICT COLLECTOR,PATEL BHAGWANBHAI KARSANBHAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR JIGAR G GADHAVI
1849	CRA/31/2009	12/11/2009	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DISTRICT COLLECTOR,PATEL JAYRAMBHAI BECHARBHAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR JIGAR G GADHAVI
1850	CRA/32/2009	12/11/2009	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DISTRICT COLLECTOR,PATEL GOVINDBHAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR JIGAR G GADHAVI
1851	CRA/33/2009	03/02/2009	VAISHALI R DALIA,	MR YH MOTIRAMANI	BALVANTRAI CHHITABHAI KATARGAMWALA,GANGABEN @ GIRIJADEVI PRAVINSINH GOHIL,RAJNIKANT DALIA	,MR AMIT V THAKKAR
1852	CRA/34/2009	06/02/2009	NANDIBEN WD/O NATUBHAI RAMCHANDRA DHODIYA PATEL,BACHUBHAI RAMCHANDRA DHODIYA PATEL	MR BK OZA	JAMNABEN WD/O MANILAL RAMDAYAL DHODIYA PATEL,MALTIBEN D/O MANILAL RAMDAYAL PATEL,VIMLABEN D/O MANILAL RAMDAYAL DHODIYA PATEL,RAMESHBHAI RAMCHANDRA DHODIYA PATEL,NIRUBEN D/O RAMCHANDRA RAMDAYAL DHODIYA PATEL,MANIBEN WD/O RAMANLAL LAXMANBHAI DHODIYA PATEL,SAVITABEN D/O RAMANLAL LAXMANBHAI DHODIYA PATEL	
1853	CRA/35/2009	10/08/2010	PRAGNABEN HARSHHADBHAI DHAGHAD,	(MR PRANAV M RAVAL)	HARSHADBHAI BABUBHAI DHAGHAD,	NOTICE SERVED,MS CHETNA M SHAH
1854	CRA/37/2009	20/02/2009	GOVINDBHAI HARJIBHAI KHARVA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANGROL MUNICIPALITY,PRESIDENT, MANGROL MUNICIPALITY	
1855	CRA/38/2009	21/08/2012	DHANJIBHAI ZAVERBHAI,KAMLABEN WD/O ZAVERBHAI DHANJIBHAI,RAJESH DHANJIBHAI,BHARATBHAI DHANJIBHAI	NOTICE NOT RECD BACK,MR MRUGEN K PUROHIT	MANILAL GORDHANDAS TAILOR,RAMESHCHANDRA MANILAL TAILOR,DINESHCHANDRA MANILAL TAILOR,RAJENDRA MANILAL TAILOR	,NOTICE SERVED BY DS, (MR DHIRENDRA MEHTA)
1856	CRA/39/2009	20/02/2009	RATHOD RUGNATHSINH JAVANSINH,	MRS KRISHNA G RAWAL,MS ALPA V THAKOR	RATHOD AMARSINH DARJANSINH,SARPANCH / TALATI	

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1857	CRA/40/2009	20/02/2009	GUJARAT SECONDARY & HIGHER SECONDARY EDUCATION BOARD,GUJARAT SECONDARY & HIGHER SECONDARY EDUCATION BOARD	MR AD OZA	NIRALIBEN LAKULESHBHAI PATEL,	
1858	CRA/41/2009	26/02/2009	SHREENATH MOHAN PATEL,	MR SACHIN D VASAVADA	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	
1859	CRA/42/2009	26/02/2009	GIRI PUJABEN BALWANT,	MR SACHIN D VASAVADA	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	
1860	CRA/43/2009	26/02/2009	GIRI HIRABEN BALWANT,	MR SACHIN D VASAVADA	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	
1861	CRA/44/2009	26/02/2009	GIRI DINESH BALWANT,	MR SACHIN D VASAVADA	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	
1862	CRA/45/2009	26/02/2009	GIRI BALWANT SHIVKUMAR,	MR SACHIN D VASAVADA	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	
1863	CRA/46/2009	19/03/2010	HIRABEN WD/O PRAHLADBHAI AMBALAL,PATEL VITTHALBHAI PRAHLADBHAI,PATEL LAXMANBHAI PRAHLADBHAI	MR JS YADAV	BAROT GIRISHBHAI BHAILALBHAI,PATEL ISHWARLAL SHANKARLAL,PATEL SATISHKUMAR DAHYALAL,PATEL KAMLABEN SATISHBHAI,PATEL JAYANTIBHAI RAVJIBHAI,PATEL SHARDABEN RAMABHAI MAGANDAS,PATEL BHARATBHAI MAFATLAL,PATEL JAYANTIBHAI VIRAMDAS,PATEL MOHANBHAI SHIVRAMDAS,PATEL KAMLABEN SITARAMDAS,PATEL NATVARLAL CHATURDAS,PATEL ARVINDKUMAR TULSIDAS,PATEL SHARMISHTABEN BHARATBHAI,PATEL KRUSHNABEN HASMUKHLAL,PATEL DAHYABHAI MANCHANDDAS,PATEL JASHIBEN KANAIYALAL,PATEL SHARDABEN RAMESHBHAI PITAMBARDAS,PATEL MAFATLAL MADHAVLAL	NOTICE SERVED,(MR SR DIVETIA)
1864	CRA/47/2009	10/07/2018	SHARADCHANDRA MANILAL THAKKAR,	MR NEHAL R JOSHI	KANCHANBEN WD/O RATILAL THAKARSI,SUSHILABEN D/O RATILAL THAKARSI,NAYANABEN D/O RATILAL THAKARSI,SMITABEN D/O RATILAL THAKARSI,JAYESHKUMAR RATILAL SHAH,CHIRAG RATILAL SHAH	MR HASMUKH A SHAH
1865	CRA/48/2009	27/02/2009	DIPAKBHAI MOHANLAL GANDHI,GAMANLAL LALLUBHAI GANDHI,SURAJBEN WD/O GAMANLAL LALLUBHAI,MAHESHBHAI GAMANBHAI GANDHI,MINABEN SATISHBHAI @ SHASHIKANTBHAI GANDHI D/O GAMANLAL,BHARTIBEN BHARATBHAI GANDHI D/O GAMANLAL LALLUBHAI GANDHI,BHAVNABEN PRAKASHBHAI GANDHI D/O GAMANLAL LALLUBHAI GANDHI	MR DAKSHESH MEHTA	MANILAL MAGANLAL TAILOR DECEASED THRO HEIRS INDRABEN D/O,URMILABEN D/O MANILAL MAGANLAL,VIJAYBEN D/O MANILAL MAGANLAL W/O GIRISHKUMAR BALKRUSHNA,MAHENDRABHAI MANILAL TAILOR (ANGADIA),CHANDANBEN D/O MANILAL MAGANLAL W/O KANTILAL DAHYABHAI,HANSABEN D/O MANILAL MAGANLAL W/O HASMUKHLAL RATANJI TAILOR,RAMESHBHAI MANILAL TAILOR,MOHANLAL LALLUBHAI GANDHI,SAVITABEN WD/O MOHANBHAI LALLUBHAI,BHARATBHAI MOHANLAL GANDHI,DINESHBHAI MOHANLAL GANDHI,HEIRS OF DECEASED KIRITBHAI MOHANLAL GANDHI, JIGISHABEN,HASMUKHBHAI MOHANLAL GANDHI	,DS AFF.NOT FILED (N)
1866	CRA/49/2009	03/07/2009	CONTINANTAL CHEMICALS,	MR GOVIND V PATEL	ASSOCIATED DYSTUFF PVT LTD,	MR HARIN P RAVAL
1867	CRA/50/2009	01/07/2009	MODI ENTERPRISE,	MR GOVIND V PATEL	JEKSON CHEMICAL INDUSTRIES,	NOTICE SERVED,MR YB PANDIT
1868	CRA/51/2009	23/09/2011	T H JOSHI,	MR VISHAL B MEHTA	JASHVANTLAL BABULAL NANDHA,HARIJAN LADHARAM JOSHI	

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1869	CRA/52/2009	11/10/2011	SHAH RAVINDRABHAI CHIMANBHAI SINCED DECD THROUGH LEGALHEIRS,NIRUBEN RAVINDRABHAI SHAH,SHITALBEN NILESHBHAI SHAH.,VAISHALIBEN REXBHAI SHAH.,MONABEN TAJESHBHAI SHAH.,SEJALBEN RONASKBHAI SHAH.	MR .B A PATEL	LALITKUMAR MANILAL SHAH,	(MR SURESHM SHAH)
1870	CRA/53/2009	09/03/2009	MOHAMMED SALIM MOHAMMED YUNUS SHAIKH,	MR IQBAL M MALIK	LEGAL HEIR OF DECEASED KESHAVLAL PARSOTTAMDAS PATEL, KUMUD,LEGAL HEIR OF DECEASED BALBIR SOMCHAND HARISINGH MAHAVIR,SIDDIKBHAI HAJIMOHMED ALIBHAI TYREWALA	
1871	CRA/54/2009	06/11/2009	RANJIT AMARNATH CHAUHAN,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR SHAILESH V RAVAL,MS.P J.JOSHI,MR GAURAV CHUDASAMA
1872	CRA/55/2009	06/11/2009	MATHURAPRASAD BUDHAI PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	(MR BIREN A VAISHNAV),MR GAURAV CHUDASAMA
1873	CRA/56/2009	06/11/2009	RAMCHARAN JAYRAM PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1874	CRA/57/2009	06/11/2009	BABULAL NANKAU PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1875	CRA/58/2009	06/11/2009	GANGAPRASAD CHANDULAL PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1876	CRA/59/2009	06/11/2009	SHREERAM KAMATPRASAD PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1877	CRA/60/2009	06/11/2009	JAGPRASAD RAMDEV PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1878	CRA/61/2009	06/11/2009	JAYTADEVI BABULAL PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1879	CRA/62/2009	06/11/2009	DISHRAJ VISHVESHWAR PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1880	CRA/63/2009	06/11/2009	SHIVSHANKER RAMDAYAL PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1881	CRA/64/2009	06/11/2009	SHRINATH NANKAU PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1882	CRA/65/2009	06/11/2009	SHANTABEN RAMNARESH PATEL,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1883	CRA/66/2009	06/11/2009	KANTAPRASAD NANKAU PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA

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1884	CRA/67/2009	06/11/2009	RAMJAS VISHVESHWAR PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1885	CRA/68/2009	06/11/2009	GOPIPRASAD MAHER PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1886	CRA/69/2009	06/11/2009	DESHRAJ GYADIN PRAJAPATI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1887	CRA/70/2009	06/11/2009	CHHOTELAL NANAKAU PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1888	CRA/71/2009	06/11/2009	DULABEN @ DUDHABEN BRIJLAL PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1889	CRA/72/2009	06/11/2009	BRIJLAL RAMLAKHAN PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1890	CRA/73/2009	06/11/2009	SAROJ RAMHARSH JURHU,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1891	CRA/74/2009	06/11/2009	JAYNARAYAN RAMDAS CHAUHAN,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1892	CRA/75/2009	06/11/2009	LALTAPRASAD KHUSIRAM,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1893	CRA/76/2009	06/11/2009	JAGTADEVI JAGJIVAN PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1894	CRA/77/2009	06/11/2009	RAMLAKHAN SANTU PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1895	CRA/78/2009	06/11/2009	ACHHELAL SHIVPUJAN PATEL,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1896	CRA/79/2009	06/11/2009	GYANDEV INDRAPRASAD PAL,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1897	CRA/80/2009	06/11/2009	VIDYADHAR KANTAPRASAD PASI (PRAJAPATI),	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1898	CRA/81/2009	06/11/2009	SHATRUDHAN MITHAILAL JAYSWAL,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1899	CRA/82/2009	06/11/2009	SAHEBPRASAD MATHURPRASAD PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1900	CRA/83/2009	06/11/2009	SAROJ BHAGWATIPRASAD JURHU,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA

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1901	CRA/84/2009	06/11/2009	JAGRUP BABU PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1902	CRA/85/2009	06/11/2009	SUKHDEVI SHIVRAM PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1903	CRA/86/2009	06/11/2009	GULLU RAMAVATAR PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1904	CRA/87/2009	06/11/2009	SHITAL BANVARISINH PATEL,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1905	CRA/88/2009	06/11/2009	RAMSUMIRAN RAMADHAR PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1906	CRA/89/2009	06/11/2009	RAMBARAN @ RAMDEV MATADIN YADAV,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1907	CRA/90/2009	06/11/2009	SHIVBAHADUR PRAHLADBHAI PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1908	CRA/91/2009	06/11/2009	RAJARAM BUDHAI PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1909	CRA/92/2009	06/11/2009	RAMAVADH BALGOVIND CHAUHAN,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1910	CRA/93/2009	06/11/2009	PASI RAJPAL NANAKAU,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1911	CRA/94/2009	06/11/2009	RAMJASH SUNDARBHAI PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1912	CRA/95/2009	06/11/2009	RAJKUMAR D PRAJAPATI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1913	CRA/96/2009	06/11/2009	RAJBAKSH BUDHAI PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1914	CRA/97/2009	06/11/2009	HOSHILAPRASAD SUKHDEVPRASAD PASI,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1915	CRA/98/2009	06/11/2009	CHETAN PYARELAL YADAV,	MR SHAILESH V RAVAL	KALUBHAI RAJABHAI BHARWAD,ASHISHBHAI NIRANJANBHAI BHAVSAR	MR AB VYAS,MR GAURAV CHUDASAMA
1916	CRA/99/2009	31/08/2009	ABDUL JABBAR ABDUL GAFUR,	MR DC DAVE	ABDUL WAHAB ABDUL GAFUR,ABDUL GAFAR ABDUL GAFUR	,MR MA KHARADI
1917	CRA/100/2009	27/03/2009	H M DE,	MR MOHSIN M HAKIM	PRABHAKAR VISHNU THETE,	MR AR MAJMUDAR,MR MOHSIN M HAKIM

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1918	CRA/101/2009	30/06/2010	ABDULLABHAI SARFULLABHAI SHEKH,	MR SP MAJMUDAR,MR P P MAJMUDAR	DHANSUKHLAL GULABDAS PASTAGIYA,PRABHAVATIBEN DHANSUKHLAL,MANHARLAL GULABDAS PASTAGIYA,SHARIFKHAN ISMAILKHAN	NOTICE SERVED,RULE UNSERVED,MR KK TRIVEDI
1919	CRA/102/2009	15/06/2012	BADSHAHI MASJID TRUST-THROUGH TRUSTEE-HAJI ABDULRAHIM HAJI,HAJI MOHMED SHARIF HAJI SIDDIK SHAIKH,ABDULSATTAR HASANBHAI REXINWALA,SALIM UMARJI PATEL	MR JITENDRA M PATEL	SHAIKH FAEEMBHAI NAZIRBHAI,SAEEDBHAI IAMILBHAI VARIAVA,YUNUSHUSEN ABDULRAZAK GANDHI,SHAIKH ALTAFHUSEN GULAMRASUL,HAFEZ MOHMED HANIF AMIN,CHIEF EXECUTIVE OFFICER	NOTICE SERVED,MR MM SAIYED,MR LR PATHAN
1920	CRA/105/2009	20/07/2012	CHIMANBHAI @ GORDHANBHAI JASBHAI PATEL,	MR BHARAT JANI	PRAHLADBHAI AMBALAL PATEL,	NOTICE SERVED,MR APURVA R KAPADIA
1921	CRA/106/2009	18/03/2010	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR ASHISH M DAGLI	THAKAR JAYABEN GAURISHANKAR,THAKAR BHAGVANBHAI GAURISHANKAR,THAKAR DINESHKUMAR GAURISHANKAR,THAKAR JAGDISHKUMAR GAURISHANKAR	NOTICE SERVED,(MR UTKARSH B JANI)
1922	CRA/107/2009	13/04/2009	SUNDERLAL RANCHHODDAS SHAH,	MR AB MUNSHI	BHIKHABHAI NARSINHBHAI PATEL,HARISHCHANDRA NARSINHBHAI PATEL,SHAKUBHAI NARSINHBHAI PATEL,PREMILABEN NARSINHBHAI PATEL,CHANDRIKABEN NARSINHBHAI PATEL	RULE SERVED BY DS
1923	CRA/108/2009	18/03/2011	KALUPUR TUTORIAL HIGH SCHOOL TRUST, THRO TRUSTEE, RAMESHBHAI,RAMESHBHAI C TRIVEDI, TRUSTEE, KALUPUR TUTORIAL HIGH SCHOOL,ASHWINBHAI C TRIVEDI, MANAGING TRUSTEE, KALUPUR TUTORIAL	MR MC BHATT	VINODBHAI TRIKAMLAL THAKER,HASUMATIBEN SHARATBHAI THAKKAR	,MR PR NANAVATI
1924	CRA/109/2009	30/10/2009	YASMIN MOHMMAD HUSSAIN TAGARI,MOHAMMAD HUSSAIN TAGARI,SAMAD MOHAMMAD HUSSAIN TAGARI,SAJEDA ZULFIKAR TAGARI	MR LR PATHAN	BILAL AHAMAD BATHIYA,	MR SP MAJMUDAR
1925	CRA/110/2009	12/05/2009	PRAVINCHANDRA PARSOTTAMDAS THAKAR,	MR SM BHATT,MR JIGIS S BHATT	ARVINDBHAI PARSOTTAMDAS THAKAR,	
1926	CRA/111/2009	24/01/2013	RAJESH CHANDULAL GANDHI,	(MR JV MEHTA),MS KRISHNA B MEHTA	ASHOK NATVARLAL DUDHIA,	RULE SERVED,MR KV SHELAT
1927	CRA/112/2009	24/01/2013	RAJESH CHANDULAL GANDHI,	(MR JV MEHTA),MS KRISHNA B MEHTA	ASHOK NATVARLAL DUDHIA,	RULE SERVED,MR KV SHELAT
1928	CRA/113/2009	23/03/2010	PATEL NAROTTAMDAS JUGALDAS SINCE DECD. THROUGH,SANDIP NAROTTAMDAS PATEL,PATEL LAXMANDAS JUGALDAS SINCE DECD. THROUGH HEIRS,KIRITBHAI LAXMANBHAI PATEL,DILIPBHAI LAXMANDAS PATEL,CHANDRAKANT LAXMANDAS PATEL,PATEL KIRITBHAI LAXMANDAS,PATEL DILIPBHAI LAXMANDAS	DELETED,MR BN PATEL	CHANCHALBEN HIMMATLAL JAVANMALTHROUGH HEIRS,MANIBEN ZAVERCHAND JAVANMAL,SEREMAL ZAVERCHAND SHAH,RAJMAL ZAVERSHAND SHAH,MAHENDRAKUMAR ZAVERCHAND SHAH,CHANCHALBEN HIMATLAL JAVANMAL EXPIRED.	,DELETED,(MS NISHA M THAKORE)
1929	CRA/114/2009	06/04/2009	PRAKASH VISHANDAS DHALWANI,JYOTI PRAKASH LALWANI (DHALWANI)	MR. D. P. KINARIWALA	SHYAMSUNDER VISHANDAS DHALWANI,BHAGWATI WD/O VISHANDAS DHALWANI,SARASWATI VISHANDAS DHALWANI	
1930	CRA/115/2009	01/05/2009	HEIRS OF DECEASED AMRUTLAL BHIKHABHAI BHATIYA,BHIKHIBEN WD/O AMRUTLAL BHATIYA,DASHRATBHAI AMRATBHAI BHATIYA	(MR NIRAL R MEHTA)	KANTILAL CHUNILAL NAI,RAMESH CHUNILAL NAI	DS AFF.NOT FILED (N),MR CB DASTOOR,MR VIJAY H NANGESH
1931	CRA/116/2009	06/04/2009	LIYAKATKHAN IBRAHIMKHAN PATHAN,	MR BK DAMANI,MR. SOEB R. BHOHARIA	GULAM FARID SAHEB MASJID TRUST,ABDULLAMIYA SAIYED MOHAMMAD UREZI,NASIRUDDIN FAKHRUDDIN SAIYED	MR AN SAIYED

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1932	CRA/117/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,THAKORE SAKURJI BABAJI,THAKORE RAIBEN SAKURJI,THAKORE BHUPAT SAKURJI,THAKORE SARDABEN SAKURJI,THAKORE SITABEN SAKURJI,THAKORE KANKUBEN SAKURJI,THAKORE BHIKHAJI SAKURJI,MADARJI BABAJI THAKORE,THAKORE KAPURJI MADARJI - WIDOW,THAKORE KAPURJI MADARJI - FOR HERSELF	,GOVERNMENT PLEADER,NOTICE SERVED,MR JAL S. UNWALLA
1933	CRA/118/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,RABARI SAHARBHAI LILABHAI,RABARI NAGAJI LILABHAI,KUMBAR DUNGARBHAI JIVAHBIA - DECEASED THRO DHULABHAI	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR JAL S. UNWALLA
1934	CRA/119/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,RABARI GAMANBHAI JESANGBHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR JAL S. UNWALLA
1935	CRA/120/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,THAKORE SHAKURJI BABAJI,MADARJI BABAJI THAKORE,THAKORE KAPURJI MADARJI - WIDOW,THAKORE KAPURJI MADARJI - FOR HERSELF	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR JAL S. UNWALLA
1936	CRA/121/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,TRIBHUVANDAS DWARKADAS PATEL,SENDHBHAI TRIBHUVANDAS PATEL,BABAU TRIBHUVANDAS PATEL,KANTIBHAI TRIBHUVANDAS PATEL,RAMABHAI TRIBHUVANDAS PATEL	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR JAL S. UNWALLA
1937	CRA/122/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,PATEL BABUBHAI NARANBHAI,PATEL GANDABHAI NARANBHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR JAL S. UNWALLA
1938	CRA/123/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,PATEL TRIBHUVANBHAI AMBARAM,JYOTIBEN WD/O TRIBHUVANBHAI AMBARAM,RAMESHBHAI TRIBHUVANBHAI AMBARAM,BHARATBHAI TRIBHUVANBHAI AMBARAM,PATEL KANTIBHAI AMBARAM	,GOVERNMENT PLEADER,NOTICE SERVED,MR JAL S. UNWALLA
1939	CRA/124/2009	08/04/2010	OIL & NATURAL GAS CORPORATION LTD,	MARSHALL & ASSOCIATES	STATE OF GUJARAT,MANGLAJI JUGAJI THAKORE	GOVERNMENT PLEADER,NOTICE SERVED,MR JAL S. UNWALLA
1940	CRA/125/2009	29/09/2009	DILIPSINH PRAVINSINH RANA,	(MR JB PARDIWALA)	KISHORCHANDRA GAURISHANKER JOSHI,	NOTICE UNSERVED,MR JIGNESH L HAJARE
1941	CRA/126/2009	01/12/2010	RAZAKBHAI ABDULBHAI LODHA,AKBARBHAI SHARIFBHAI LODHA,ASLAMBHAI SHARIFBHAI LODHA ABATED.AS PER CA.4521/09,17.4.,JAHEDABEN ASLAMBHAI LODHA,JUBAIRBHAI ASLAMBHAI LODHA,SUFIABEN ASLAMBHAI LODHA,MEHMOODABEN ASLAMBHAI LODHA	ABATED,MR JV JAPEE	MASTURABEN MAHAMMADBHAI VIJAPURA D/O ABARAMBHAI VAZIRBHAI,MAMLATDAR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR VM PANCHOLI)

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1942	CRA/127/2009	12/05/2009	BACHUBHAI JOITARAM PATEL,PRAFULBHAI ISHWARBHAI PATEL,HANSABEN WD/O PRAFULBHAI PATEL,DAXESHKUMAR PRAFULBHAI PATEL,KIRTESHKUMAR PRAFULBHAI PATEL,PINAL PRAFULBHAI PATEL,ASHOKBHAI JOITARAM PATEL,MANHARBHAI JOITARAM PATEL,SHANTIBHAI CHIMANBHAI PATEL,RAMNIKBHAI PRABHUDAS PATEL,KIRITBHAI ISHWARBHAI PATEL,RAJESHKUMAR CHIMANBHAI PATEL,CHANDUBHAI DESAIBHAI PATEL,HARSHADBHAI DESAIBHAI PATEL,KIRANBEN RAMANBHAI MASHRUWALA,BACHUBHAI DESAIBHAI PATEL,TARABEN WD/O BACHUBHAI DESAIBHAI PATEL,SANJAYKUMAR BACHUBHAI PATEL,SHAKUNTLABEN BACHUBHAI PATEL,RITABEN BACHUBHAI PATEL,KALABEN BACHUBHAI PATEL,BEENABEN BACHUBHAI PATEL,JYOTIBEN BACHUBHAI PATEL,HEMLATABEN BACHUBHAI PATEL	MR MANOJ S JOSHI	RAJNIKANT NARANBHAI PATEL,KIRITBHAI NARANBHAI PATEL,MAHESHBHAI HARIKRISHNA AMIN	NOTICE SERVED BY DS,MS MITA S PANCHAL
1943	CRA/128/2009	17/04/2009	NIRUPABEN NATVARLAL MADHU,		KIRTIKUMAR VADILAL SONI,LEELABEN KIRTIKUMAR SONI,ASHABEN N PATEL,ALPABEN PATEL,PRESIDING OFFICER & ADDITIONAL SESSIONS JUDGE,PRESIDING OFFICER & ADDITIONAL SESSIONS JUDGE	
1944	CRA/129/2009	17/04/2009	SAJJADALI HAIDARALI RAJANI,SAJJADALI RAJAHUSSAIN RAJANI,ALIRAJA JAMALALI RAJANI,HAIDARALI VALIMOHMMED RAVJANI,MEHBOOBALI GULAMHUSSAIN MERCHANT	MR HARDIK S SONI	HASANALI JAFARALI MERCHANT,GULAMABBAS BAHADURALI SUNDRANI,VAJIRALI ISMAILBHAI BADAMI,GULAMHUSSAIN BAUBHAI JAMANI (RTD & MEMBER OF OLD BODY),HAIDARALI HUSSAINALI MUNI (RETIRED & MEMBER OF OLD BODY),MEHBOOBALI ALLADINBHAI (RTD & MEMBER OF OLD BODY),ABBAS ALI GULAMHUSSAIN (RESIGNED),GUJARAT STATE WALK BOARD	
1945	CRA/130/2009	22/04/2009	RAMESHCHANDRA MANSUKHLAL TRIVEDI,		SATARBHAI RAJUBHAI DHOBI,	
1946	CRA/131/2009	11/05/2009	JYOTIBEN GORDHANBHAI DABHI,LAKHABHAI GORDHANBHAI DABHI THRO RAMSINGBHAI BACHUBHAI DABHI,POONAMBEN GORDHANBHAI DABHI THRO RAMSINGBHAI BACHUBHAI DABHI,VIJAYBHAI GORDHANBHAI DABHI THRO RAMSINGBHAI BACHUBHAI DABHI,MAYABEN GORDHANBHAI DABHI THRO RAMSINGBHAI BACHUBHAI DABHI	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	NILESH GOPAL PARMAR,UNION OF INDIA	NOTICE SERVED BY DS, (MR BIPIN I MEHTA)
1947	CRA/133/2009	09/07/2009	STATE OF GUAJRAT THRO'CHIEF SECRETARY,COLLECTOR & DISTRICT REGISTRAR,DY. COLLECTOR STAMP DUTY, VALUE ORGANIZER,SUB-REGISTRAR,MAMLATDAR	GOVERNMENT PLEADER	VALABHBHAI BHIMJIBHAI KUNDARIA,	MR PREMAL S RACHH
1948	CRA/134/2009	09/07/2009	LILABA HITENDRASINH ZALA,JAYRAJSINH HITENDRASINH ZALA	MR MEHUL S SHAH,(MR SURESHM SHAH)	MITABA HITENDRASINH ZALA,	NOTICE SERVED
1949	CRA/135/2009	15/06/2010	GOSWAMI ANIRUDDHLALJI DWARKESHLALJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PATEL MULJI KASRA OF MANDVI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1950	CRA/136/2009	17/07/2013	KIRITBHAI JASHBHAI PATEL S/O LATE JASHBHAI ASHABHAI PATEL,	MR SACHIN D VASAVADA	M/S KANUBHAI HIRALAL SHAH,	MR KD PANDYA,MR RASESH H PARIKH
1951	CRA/137/2009	27/04/2009	GAZNAVI MASJID & DARGAH TRUST,HAJI ABDUL RAHIM HAJI KALU KURESHI,HAJI GANI HAJI ISMAIL KURESHI	(MR SK BUKHARI)	IBRAHIMBHAI NOORBHAI BHAGALIYA,STATE OF GUJARAT, THRO' ADDITIONAL CHIEF SECRETARY,GUJARAT STATE WAKF BOARD, THRO CHAIRMAN / EXECUTIVE OFFICER,COLLECTOR	,GOVERNMENT PLEADER

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1952	CRA/138/2009	17/04/2012	DHARMENDRAKUMAR C BHATTJI,DILIPKUMAR C BHATTJI,PRAVINCHANDRA BALASHANKAR BHATTJI	MR DHAVAL D VYAS	THAKOR RAJENDRABHAI MANSING KESRISINH,JAGDISHBHAI C BHATTJI (DECESS),YOGESHCHANDRA C BHATTJI (DECESS),CHARITY COMMISSSIONER & OR SUCCESSOR INCHARGE CHARITY	NOTICE SERVED,DELETED,MR UM SHASTRI,MR C B UPADHYAYA,MS BENAZIR M HAKIM,MR MA SAIYAD
1953	CRA/139/2009	01/05/2009	GANGABEN CHATURBHAI PATEL,NARENDRABHAI CHATURBHAI PATEL	(MR RA MISHRA)	COAL ASH DISTRIBUTORS,	
1954	CRA/140/2009	01/05/2009	GANGABEN CHATURBHAI PATEL,NARENDRABHAI CHATURBHAI PATEL	(MR RA MISHRA)	SABARMATI KOLSI TRADING COMPANY,	
1955	CRA/141/2009	08/05/2009	SUNIM RUBBER ENTERPRISES,	MR DG CHAUHAN	SANGHI SALES,	
1956	CRA/142/2009	17/07/2012	HEIRS & LEGAL REPRESENTATIVE OF DECD. SULEMAN NOOR MOHAMMED,	MR DIPAK R DAVE,(MR HEMANG R RAWAL)	HEIRS & LEGAL REPRESENTATIVE OF DECD. NAGINDAS ICHCHARAM,MOHANLAL NAGINDAS RANA	,MR NM KAPADIA,MR MEHUL S SHAH,(MR SURESHM SHAH)
1957	CRA/144/2009	30/06/2017	BHANUBHAI MOHANLAL PANCHAL 36D/2/1, BUNGALOW NO. 1-B,,	(MR MB GANDHI),MR CHINMAY M GANDHI	JASHBHAI PARSHOTTAMBHAI PATEL DECD. THRO NEELDHARABEN INDRA,	MR VISHAL C MEHTA
1958	CRA/145/2009	08/05/2009	K B ENGINEERS, PROP. B. BALDEVBHAI,	MR GOVIND V PATEL	M/S JINDAL TEXO FAB LTD, M.D., KAILASHJI,	
1959	CRA/146/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1960	CRA/147/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1961	CRA/148/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1962	CRA/149/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1963	CRA/150/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL

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1964	CRA/151/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1965	CRA/152/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1966	CRA/153/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1967	CRA/154/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	MINAXIBEN GORDHANBHAI PATEL WD/O GORDHANBHAI MAHIJIBHAI,BHARATBHAI GORDHANBHAI PATEL,ATULKUMAR GORDHANBHAI PATEL,JAYESHBHAI GORDHANBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1968	CRA/155/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	SHANTABEN BHAILALBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1969	CRA/156/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	SHANTABEN BHAILALBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1970	CRA/157/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	SHANTABEN BHAILALBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1971	CRA/158/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	SHANTABEN BHAILALBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1972	CRA/159/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	SHANTABEN BHAILALBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1973	CRA/160/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	SHANTABEN BHAILALBHAI PATEL,PRAVINBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1974	CRA/161/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	RAJNIKANT D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1975	CRA/162/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	RAJNIKANT D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1976	CRA/163/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	RAJNIKANT D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1977	CRA/164/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	RAJNIKANT D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1978	CRA/165/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	RAJNIKANT D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1979	CRA/166/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	RAJNIKANT D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1980	CRA/167/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1981	CRA/168/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1982	CRA/169/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1983	CRA/170/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL

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1984	CRA/171/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1985	CRA/172/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1986	CRA/173/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1987	CRA/174/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1988	CRA/175/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ANILBHAI BHAILALBHAI PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1989	CRA/176/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1990	CRA/177/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1991	CRA/178/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1992	CRA/179/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1993	CRA/180/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1994	CRA/181/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1995	CRA/182/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	ARVINDBHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1996	CRA/183/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1997	CRA/184/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1998	CRA/185/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
1999	CRA/186/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
2000	CRA/187/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
2001	CRA/188/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	,MR AS VAKIL
2002	CRA/189/2009	23/03/2010	VRINDAVAN CO-OPERATIVE HOUSING SOCIETY LTD, THRO' SECRETARY,	MR HARDIK C RAWAL	NARENDRABHAI D PATEL,NAVINBHAI NAGINDAS SHAH	
2003	CRA/190/2009	11/05/2009	JAGDISHBHAI KANAIYALAL VAKIL,	MR NK MAJMUDAR	KUMARBHAI RAMESHCHANDRA PATEL,	(MR SURESHM SHAH)
2004	CRA/191/2009	08/09/2009	SUBAMIYA HASUMIYA,ZEBUNIUSA W/O SUBAMIYA,MEHMUDMIYA SUBAMIYA SHAIKH,YUSUFMIYA SUBAMIYA SHAIKH,HAMIDMIYA SUBAMIYA SHAIKH,SAIRABANU SUBAMIYA SHAIKH	MR MA BUKHARI	YAKUBKHAN ABDULLAKHAN PATHAN,AMIRUNISA YAKUBKHAN PATHAN,MAZHARKHAN YAKUBKHAN PATHAN,ASHRAFKHAN ABDULKHAN PATHAN	,MR PC MASTER
2005	CRA/192/2009	26/11/2009	DHANWANTLAL VASANTLAL GANDHI,	MR HM PARIKH	MADHUKANTABEN SHANTILAL SHAH,ARUNABEN D/O MADHUKANTABEN SHANTILAL SHAH,RATANBALABEN D/O MADHUKANTABEN SHANTILAL SHAH,HANSABEN D/O MADHUKANTABEN SHANTILAL SHAH,NARENDRAKUMAR SHANTILAL SHAH,PRAVINCHANDRA SHANTILAL SHAH	,NANAVATI ASSOCIATES

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2006	CRA/193/2009	27/04/2010	MAHAMMAD SHAFI NASHIR MAHAMMAD JARIWALA,MAHAMMAD SALMAN MAHAMMAD SHAFI JARIWALA	MR MANAN A SHAH	LADKIBEN WD/O GULAB SUKHA RATHOD,BHARTIBEN D/O KISHORBHAI RATHOD,SURYA GULAB RATHOD,RAJU GULAB RATHOD,RAMANIBEN @ RAMILABEN D/O GULAB SUKHA RATHOD WD/O DINESH,RAMANBHAI RATHOD, AS GUARDIAN & NEXT FRIEND OF MINOR	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
2007	CRA/194/2009	14/05/2010	RABARI ZUNZABHAI JIVANBHAI,	MR ASHISH M DAGLI	SHARDABEN JAYANTILAL SHAH,	NOTICE SERVED BY DS
2008	CRA/195/2009	02/09/2013	MAHENDRABHAI JAGJIVANDAS SOLANKI,	MR SHIRISH H GOHIL	UNITED INDIA INSURANCE COMPANY LTD,	NOTICE SERVED,MR VIBHUTI NANAVATI
2009	CRA/196/2009	14/05/2009	PRAVIN IRON WORKS, OWNER BHAGWANDAS S PATEL AT K. PATEL &,	MR BHUNESH C RUPERA	PATEL ASHWINBHAI PRASSANKUMAR,	MR TEJAS P SATTA
2010	CRA/197/2009	29/03/2012	NASIMMIYA KASAMMIYA KAZI,	MR EE SAIYED	RAMNIKBHAI MOHANBHAI KOLI,	NOTICE SERVED,MR ASHISH M DAGLI
2011	CRA/200/2009	17/04/2012	GUJARAT STATE CIVIL SUPPLIES CORPORATION LTD,	MR.VARUN K.PATEL	M/S PRASAD TRANSPORT COMPANY,ASHOKKUMAR K BAXI	(MR MB GANDHI),MS RUMI M GANDHI,MR CHINMAY M GANDHI
2012	CRA/201/2009	15/06/2009	NATVARLAL VIRJIBHAI,RASILABEN NATVARLAL,HITESH NATVARLAL,JAYENDRA @ HAKUBHAI BHIKHUBHAI	MR PT JASANI	ARUNKANT HARIDAS TANNA,	
2013	CRA/202/2009	25/08/2009	UNION OF INDIA,GENERAL MANAGER, TELECOM DISTRICT, JAMNAGAR	MR GAURANG H BHATT	DR PRASANNAKUMARI DADUBHA RANA,DHARMENDRASINH BHAGATSINH RANA,VIRENDRASINH BHAGATSINH RANA,RANJITSINH DADUBHA RANA	,NOTICE SERVED,MR VH KANARA,MR VIJAY H NANGESH
2014	CRA/203/2009	02/07/2009	THE NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ALTAF HUSEIN AMDULMAJID PATEL,IBRAHIMBHAI RAHEMANBHAI SHEIKH,LILABEN KALUBHAI PARMAR	
2015	CRA/204/2009	29/06/2009	SUDHIRBHAI GOVINDBHAI PATEL,PRABHUBHAI CHOTHABHAI MUNDHAVA	(MR NS DESAI)	BABUBHAI DEVRAJBHAI ZADAPHIA,LALJIBHAI MULJIBHAI PATEL,NITABEN D/O NAFUBHAI VAGASYA & W/O JAYANTIBHAI D PATEL,CHUTHBHAI SHANKABHAI BARAIYA,SOMAJI CHUTHAJI BARAIYA,BHARATSINH NATHUSINH CHAUHAN	
2016	CRA/205/2009	30/07/2009	MAHESHBHAI GOVIDNBHAI RAO,JAYDEVLAL MULJIBHAI BAROT,KAILASBEN JAYDEVLAL BAROT,JIGISHABEN TARUBHAI BAROT,JUGALKISHOR JAYDEVLAL BAROT,NARENDRA JAYDEVLAL BAROT	MR BHARAT T RAO	LILABEN WD/O MANUBHAI RAO,RAJESHBHAI MANUBHAI RAO,GIRISHBHAI GOVINDBHAI RAO,SADHNABEN JANAKBHAI RAO,NITABEN KALPESHBHAI BAROT,ARUNKUMAR CHANDRAPRASAD PANDIT,SHRI KUBERESHWAR & SHRI SOMESHWAR MAHADEV JOINT TRUST,ARUNKUMAR CHANDRAPRASAD PANDIT,NIRANJANBHAI MADHAVLAL VAIDH,MANUBHAI KESHAVLAL PATHAK,POST MASTER, VADODARA(DELETED AS PER ORDER DTD.15.7.09.)	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR S M SOJATWALA,MR. BK. RAJ
2017	CRA/206/2009	15/06/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	NIKON ENGINEERING PVT LTD,	NOTICE SERVED,MR JINESH H KAPADIA

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2018	CRA/208/2009	15/06/2010	JINABHAI KANCHANBHAI RANA,	MR MTM HAKIM	AMBALAL CHHITABHAI RANA,SHANTABEN WD/O AMBALAL CHHITABHAI RANA,BHIKHABHAI AMBALAL RANA,SURESHBHAI AMBALAL RANA,CHANDRAKANT AMBALAL RANA,DAHYABHAI CHITABHAI RANA,RANA BABUBHAI DAHYABHAI,RANA AMRATBHAI DAHYABHAI	,NOTICE SERVED,MR LALJI R MOKARIA
2019	CRA/209/2009	16/03/2010	VINAYCHANDRA NYALCHAND DOSHI SINCE DECD.THRO HIS HEIRS,VANTITABEN VINAYCHANDRA DOSHI (WD/O VINAYCHANDRA DOSHI),SHRI SAGAR VINAYCHANDRA DOSHI (SON),SHRI CHIRAG VINAYCHANDRA DOSHI(SON),MRS.VIDHATABA CHETANSINH PARMAR(DAUGHTER)	MR AMAR D MITHANI	DHARMISHTHABEN RAMESHCHANDRA DOSHI,HARSHADBHAI NYALCHAND DOSHI	MR ASHISH M DAGLI
2020	CRA/210/2009	06/12/2012	BALVANTBHAI NARSINHBHAI,	MR UDAYAN P VYAS	KANTUBHAI CHHIBABHAI,KANTABEN WD/O KANTUBHAI CHHIBABHAI,NAGINBHAI CHHIBABHAI,NAVNITBHAI CHHIBABHAI,KALIBEN WD/O NAVNITBHAI CHHIBABHAI,SONALBEN NAVNITBHAI PATEL,NISHUBEN NAVNITBHAI PATEL,SATISHKUMAR NAVNITBHAI PATEL	,(MR MILIND R KULKARNI)
2021	CRA/211/2009	03/07/2009	UNITED INDIA INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	VEGDA JAGDISHBHAI BECHARBHAI,KANUBHAI VADILAL SHAH,RATILAL HARJIBHAI PRAJAPATI	
2022	CRA/212/2009	15/06/2010	SHITALBEN ANILBHAI VAISHNAV,	MR HARSHIT S TOLIA	ANILBHAI DAMJIBHAI VAISHNAV,	NOTICE SERVED
2023	CRA/213/2009	15/06/2010	SHITALBEN ANILBHAI VAISHNAV,	MR HARSHIT S TOLIA	ANILBHAI DAMJIBHAI VAISHNAV,	NOTICE SERVED
2024	CRA/214/2009	03/12/2009	MAHAMMAD SHAFI NASHIR MAHAMMAD JARIWALA,	MR MANAN A SHAH	REVABEN BABULAL SHARMA,	
2025	CRA/215/2009	19/01/2010	PATEL JAYPRAKASH RAMBHAI,	(MR SANDEEP N BHATT)	KACHRABHAI VALABHAI PATEL,MAMLATDAR	,MR BN PATEL
2026	CRA/216/2009	16/03/2010	KANTABEN RAMJIBHAI RATHOD,	MR CB DASTOOR	HARIJAN MANANDBHAI MERAMBHAI,	UNSERVED EXPIRED (N)
2027	CRA/217/2009	12/02/2013	KASAMBHAI HASAMBHAI PINJARA,	(MR HM PRACHCHHAK)	CHUNILAL BHIMJIBHAI DHANAK,MANOJKUMAR CHUNILAL DHANAK,KANTABEN CHUNILAL DHANAK	,RULE SERVED BY DS,MR PJ KANABAR
2028	CRA/218/2009	06/09/2010	TUSHARBHAI H SHAH, HIMSELF & KARTA OF HUF OF H C SHAH,	MR AR THACKER	M/S SURU CHEMICALS,GUJARAT PHARMACEUTICALS & CHEMICALS,NARESHBHAI J SHAH,KALPANABEN A SHAH	NOTICE SERVED,(MRS VD NANAVATI),MR.D K.PUJ
2029	CRA/219/2009	27/09/2012	DIRAJKUMAR DEVJIBHAI PATEL,DILIPKUMAR DEVJIBHAI PATEL,MAYABEN DHIRAJKUMAR PATEL	MR JIGAR P RAVAL	JITENDRA RANCHHODBHAI PATEL,GORDHANBHAI RAMJIBHAI PATEL,VINODKUMAR RANCHHODBHAI PATEL,KIRANBHAI ANANDLAL SHETH,MINALBEN D/O BABUBHAI SUMATICHANDRA SHETH	NOTICE SERVED,MR HARESH H PATEL,MR ASHISH M DAGLI,MR TEJAS M BAROT
2030	CRA/222/2009	13/07/2010	TRIKAMDAS BHAGWANDAS PATEL,	MR MEHUL H RATHOD	VIRENDRA HARILAL GANDHI,KAMLESH HARILAL GANDHI,KRUSHNAJIVAN HARILAL GANDHI	NOTICE UNSERVED,MR RC JANI
2031	CRA/224/2009	27/07/2009	HERIS AND LEGAL REPRESENTATIVES OF RASULBHAI USMANBHAI VOHRA,VOHRA SHAKINABEN RASULBHAI,VOHRA SALIMBHAI RASULBHAI,VOHRA ISHAKBHAI RASULBHAI,VOHRA AMINABEN RASULBHAI	(MR RM CHHAYA)	HASMUKHLAL MAFATLAL ALIAS MAHENDRABHAI,	HL PATEL ADVOCATES
2032	CRA/225/2009	27/07/2009	HERIS AND LEGAL REPRESENTATIVES OF RASULBHAI USMANBHAI VOHRA,VOHRA SHAKINABEN RASULBHAI,VOHRA SALIMBHAI RASULBHAI,VOHRA ISHAKBHAI RASULBHAI,VOHRA AMINABEN RASULBHAI	(MR RM CHHAYA)	HASMUKHLAL MAFATLAL ALIAS MAHENDRABHAI,	HL PATEL ADVOCATES

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2033	CRA/226/2009	30/03/2010	SHAH VINODCHANDRA AMBALAL,	MR SK PATEL	PATEL PURSHOTTAMDAS MOTIBHAI,GOVIND PURSHOTTAM PATEL,JAYABEN RAMESHKUMAR PATEL,HASMUKH PURSHOTTAM PATEL,SANGITABEN ALPESHKUMAR PATEL,PATEL AMRUTBHAI ISHWARBHAI,PATEL KAILASBEN AMRUTBHAI,PATEL NARANBHAI HARIBHAI,PATEL RAMABHAI HARIBHAI,PATEL MOHANBHAI HARIBHAI,PATEL KANTIBHAI ISHWARBHAI,PATEL ARVINDBHAI ISHWARBHAI	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR ASHISH M DAGLI
2034	CRA/227/2009	26/08/2010	VALLABHBHAI KADVABHAI MAKWANA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANSUKHBHAI KARAMSHIBHAI ZALA MAKWANA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR SHASHIKANT S GADE
2035	CRA/228/2009	26/08/2010	VALLABHBHAI KADVABHAI MAKWANA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHOLABHAI NAGJIBHAI ZALA MAKWANA,BACHUBHAI BHIKHBHAI ULAVA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR SHASHIKANT S GADE
2036	CRA/229/2009	09/09/2009	NARENDRAKUMAR KANTILAL BHATIYA,	MR JV JAPEE	LAXMIBEN CHHOTALAL PANDYA,	MR S K GADHAVI
2037	CRA/230/2009	11/11/2009	KAMALABEN RANCHODBHAI LUHAR,RAJU RANCHODBHAI LUHAR	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	HARSUKHLAL ZAVERCHAND VAID,	
2038	CRA/231/2009	23/12/2009	JAGJIVAN KHENGARBHAI MEHTA,	MR MEHUL M MEHTA,MR MANISH M KAUSHIK	BANSILAL RATILAL PRAIKH THROUGH HEIRS,GAURANG BANSILAL PARIKH,BIPINCHANDRA RATILAL PARIKH,TAPUBHAI SHAMBHUBHAI PATEL THROUGH HEIRS,MAGANBHAI TAPUBHAI PATEL,GANDABHAI TAPUBHAI PATEL	
2039	CRA/232/2009	16/09/2010	CHHOTABHAI VARAJBHAI PATEL,	MR DHAVAL N VAKIL	GANIBHAI ABDULBHAI VOHRA,SUDIP FINANCE	RULE SERVED,MR DR BHATT,MR RAVISH D BHATT
2040	CRA/233/2009	07/08/2009	RAMAKANT P SHAH,SUKANIYA W/O RAMAKANT P SHAH,SUNIL RAMAKANT SHAH,INABEN D/O RAMAKANT P SHAH W/O ARUNBHAI C SHAH	MR NILESH A PANDYA	VASANTLAL SAKARLAL SHAH,	

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2041	CRA/234/2009	28/03/2012	SAIYAD SIRAJUDDIN KUTUBUDDIN,SAIYAD NASIRUDDIN KUTUBUDDIN	MR AJ MEMON	LEGAL HEIRS OF DECD. IMAMIBIBI D/O ABANMIYA RAJUMIYA,SAIYAD MAHOMUDHUSEN IRSADALI, SON,FATMABIBI WD/O MAHEMUDHUSEN IRSADALI,SAIYAD KANIJABBAS D/O MAHEMUDHUSEN IRSADALI,SAIYAD SHAINBANU D/O MAHEMUDHUSEN IRSADALI,SAIYAD MUZAHIDHUSEN S/O MAHEMUDHUSEN IRSADALI,SAIYAD SADIYABANU D/O MAHEMUDHUSEN IRSADALI,SAIYAD SAJJADHUSEN IRSADALI, SON,SAIYAD ABBASALI IRSADALI : SON,NAZANIBANU W/O ABBASALI GULAMHUSEN,VASIMRAJA ABBASALI,SAIYAD KARAMATALI IRSADALI : SON,HEIR OF DAUGHTER, SAIYAD SHAHERBANU IRSADALI,SAIYAD MOHMADHAIDAR GULAMABBAS,SAIYAD KANIZEBATUL IRSADALI, DAUGHTER,LEGAL HEIRS OF THE DECD. SAIYAD KUTBUDDIN ABANMIYA S/O DECD.,SAIYAD KANIJEHUSEN KUTBUDDIN D/O ABANMIYA,LEGAL HEIRS OF THE DECD. SAIYAD FATMABIBI D/O KUTBUDDIN,MUZAFARHUSEN ASFARHUSEN BUKHARI,SABIYABANU MUZAFFARHUSEN BUKHARI,PARVINBANU MUZAFFARHUSEN BUKHARI,NASARINBANU MUZAFFARHUSEN BUKHARI,ASMINBANU MUZAFFARHUSEN BUKHARI,NAZAMABANU MUZAFFARHUSEN BUKHARI,JAMALUDDIN MUZAFFARHUSEN BUKHARI,VAJIRBIBI D/O KUTBUDDIN ABANMIYA(SINCE DECD THRO HIS HEIRS,SAIYAD FAJLEHUSEN HUSENMIYA,SAIYAD MUSTUFHUSEN FAJLEHUSEN,SAIYAD MAREHUMANBANU FAJLE- HUSEN AND W/O.MAHMAD A G.M.,SAIYAD MUBINBANU FAJLEHUSEN,SAIYAD NAJIMABANU FAJLEHUSN,SAIYAD RAJSABANU FAJLEHUSEN,SAIYAD KAMRUNNISA FAJLEHUSEN,SAIYAD AREFABANU D/O.FAJLEHUSNAND W/O.ARSHAD ABBAS SAGIR,SAIYAD RUKAIABANU FAJLEHUSEN,SAIYAD MUNIRAKHATUN FAJLEHU-SEN,SAIYAD BADRUNNISA D/O KUTBUDDIN ABANMIYA,SAIYAD JALALUDDIN KUTBUDDIN,SHAHNAZARKHAN AKILKHAN,ALIF BUILDERS,NAVAB BUILDERS	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR NV GANDHI,MR AK MAVALANKAR
2042	CRA/235/2009	30/04/2010	ALKESHPRASAD MADHUSUDANDAS VAISHNAV,	MR VIMAL M PATEL	JASHUBEN WD/O SHANTILAL TALAKCHAND SHAH,VINODCHANDRA SHANTILAL SHAH,HITESHKUMAR SHANTILAL SHAH	MRS NISHA M PARIKH
2043	CRA/237/2009	09/10/2009	NAGDEBEN DEVRAJBHACHA AYAR,DEVRAJBHACHA AYAR,JAYESH RAMJI @ JAKHUBHAI AHIR	MR ASHISH M DAGLI	LAKSHMIBAI LAKHAMSHI UKEDA W/O JENTILAL SANGHVI,NIRMALA RAMJIBHAI W/O HARESH SHAH,BHAVNA RAMJIBHAI W/O KIRAN RAJGURU,RAJESH RAMJI GOGARI,RAMJI LAKHAMSHI UKEDA	
2044	CRA/239/2009	16/07/2010	SHAH DUSHYANT CHANDRAKANTBHAI,	MR JIGAR M PATEL	SAGAR SHANTILAL GANGARAM,	RULE SERVED

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2045	CRA/240/2009	12/07/2010	TAPUJI SHANAJI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	JILUJI KUBERJI CHAVADA SINCE DECD.THRO'HIS HEIRS,GAJARABEN JILUJI CHAVDA,W/O JILUJI CHAVDA,BALVANTSINH JILUJICHAVDA,,BAGHIRATHSINH JILUJI CHAVDA,VIKRAMSINH JILUJI CHAVDA,,AJAYSINH JILUJICHAVDA,DASHRATHBHAI KUBERJI CHAVADA	RULE SERVED BY DS,MR JR SHAH
2046	CRA/241/2009	12/07/2010	HEIR OF DECEASED NAVALSINH PRABHATSINH X X X,HARISING NAVALSING	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	JILUJI KUBERJI CHAVADA SIIINCE DECD.THRO HIS HEIRS,GAJRABEN JILUJI CHAVDA W/O JILUJI CHAVDA,BALVANTSIH JILUJI CHAVDA,BHAGIRATHSINH JULUJI CHAVDA,VIKRAMSINH JILUJI CHAVDA,,AJAYSINH JILUJI CHAVDA,DASHRATHBHAI KUBERJI CHAVADA	RULE SERVED BY DS,MR JR SHAH
2047	CRA/242/2009	12/07/2010	ARJUNJI JUGAJI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	JILUJI KUBERJI CHAVADA SINCE DECD.THRO HIS HEIRS,GAJRABEN JILUJI CHAVDA, W/O JILUJI CHAVDA,BALVANTSINH JILUJI CHAVDA,BHAGIRATHSINH JILUJI CHAVDA,VIKRAMSINH JILUJI CHAVDA,AJAYSINH JILUJI CHAVDA,DASHRATHBHAI KUBERJI CHAVADA	RULE SERVED BY DS,MR JR SHAH
2048	CRA/243/2009	12/07/2010	LAXMANBHAI RAJAJI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	JILUJI KUBERJI CHAVADA SINCE DECD. THRO HIS HEIRS,GAJRABEN JILUJI CHAVDA W/O JILUJI CHAVDA,BALVANTSINH JILUJI CHAVDA,,BHAGIRATHSINH JILUJI CHAVDA,VIKRAMSINH JILUJI CHAVDA,AJAYSINH JILUJI CHAVDA,DASHRATHBHAI KUBERJI CHAVADA	MR SS BELSARE
2049	CRA/244/2009	27/01/2010	AYUBBHAI ISMAILBHAI VAGHAYA,	(MR SANDEEP N BHATT)	BAI JILKHA ADAMJI,HARUNBHAI ADAMJI,AAHMADBHAI ADAMJI,FATMABAI ADAMJI,MEMUNABAI ADAMJI,RAHIMBHAI ADAMJI,FATMABAI RAHIMBHAI,SHAHENAZ RAHIMBHAI,FIROZA RAHIMBHAI,BILKISH RAHIMBHAI,MEKUJA RAHIMBHAI,SHAYRA RAHIMBHAI	,RULE SERVED
2050	CRA/245/2009	27/08/2009	HITESHBHAI BHIKHABHAI (PATEL) GAJERA,HARESHBHAI BHIKHABHAI (PATEL) GAJERA,BHIKHABHAI SAVJIBHAI (PATEL) GAJERA	MR PURVISH J MALKAN,MR K I KAZI	KETANBHAI BHIKHUBHAI PATEL (DIYORA),	
2051	CRA/247/2009	09/10/2009	ABDUL RAZAK HAJI AHMED SABU,	MS TRUSHA K PATEL	ABDULSATTAR ISMAIL HATHILA,AASHABIBI ABDULLA ISMAIL HATHILA,MOHAMMAD ABDULLA HATHILA,ABDUL KARIM ABDULLA HATHILA,ABDUL RAHIM ABDULLA HATHILA,ABDUL LATIF ABDULLA HATHILA,ABDUL GANI ABDULLA HATHILA,ABDUL HAMID ABDULLA HATHILA,YUSUF ABDULLA HATHILA,AAMINABIBI ABDULLA HATHILA,KULSUMBIBI ABDULLA HATHILA,FATMABIBI ABDULLA HATHILA,IBRAHIM ISMAIL HATHILA,HEIR OF ABDULLA ISA MUSA HEIR OF ABDUL SATTAR SIDDIK,HUSAIN ABDULLA ISA MUSA DOLA,ISA IBRAHIM RANTA,SALIM ISA RANTA,FARUK ISA RANTA,AADAM IBRAHIM RANTA,SADDIK MOHAMMAD IBRAHIM RANTA,ABDUL GANI MOHAMMAD IBRAHIM RANTA,HUSAIN IBRAHIM RANTA,AAMINABIBI D/O ISMAIL MUSA RANTA,RUKAIYABIBI D/O IBRAHIM RANTA,FATMABIBI D/O IBRAHIM RANTA,JAMILABIBI D/O IBRAHIM RANTA	
2052	CRA/248/2009	01/09/2009	SANJAY HIRALAL SHAH,	MR ASHISH M DAGLI	THE H.D.F.C. BANK LTD.,	

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2053	CRA/249/2009	15/06/2010	CHIRAG MAGANBHAI PATEL,	(MR JB PARDIWALA)	HARSHITA CHIRAG PATEL,	MR ZUBIN F BHARDA
2054	CRA/251/2009	27/04/2010	BHILAD LAGHU UDHYOGIK SAHKARI MANDALI,	MR YN RAVANI	MANJIBHAI CHAITABHAI,VIJAYKUMAR NATTHUBHAI AREKAR,LILABEN CHAMARBHAI VARALI,MAHADEV DAMODAR AREKAR,DHAYABHAI NARAYANBHAI GUDRESIA	NOTICE SERVED,MR PR NANAVATI,MR BS KHATANA
2055	CRA/252/2009	27/04/2010	BHILAD LAGHU UDHYOGIK SAHKARI MANDALI,BHILAD LAGHU UDHYOGIK SAHAKRI MANDALI	MR YN RAVANI	MANILAL LALBHAI AAHIR,	NOTICE SERVED,MR PR NANAVATI,MR BS KHATANA
2056	CRA/255/2009	17/03/2011	MADHABHAI KESHUBHAI BHUVA,	MR PREMAL S RACHH	JAMANBHAI POLABHAI MODPARA,KISHORBHAI JAMANBHAI MODPARA,HARESHBHAI JAMANBHAI MODPARA	DS AFF.NOT FILED (R),MR ASHISH M DAGLI
2057	CRA/256/2009	17/09/2009	RIDDHIBEN MANUBHAI CHAUHAN W/O AMARKUMAR BHUPENDRAKUMAR,	(MR PRANAV M RAVAL)	AMARKUMAR BHUPENDRAKUMAR RASANIYA,	
2058	CRA/257/2009	05/11/2009	PARDAD RUSTAM POSTWALA,	MR PK PANCHOLI	ASPI NOSHIR GANDHI,MAHIPAT RAICHAND SHARE BROKING PVT LTD	,(MR TS NANAVATI),MR BOMI H SETHNA
2059	CRA/258/2009	07/04/2010	MANSUKHBHAI THAKERSIBHAI SUTHAR,RAMESHBHAI MANSUKHBHAI SUTHAR,NEW PRAGATI OWNERS ASSOCIATION	(MR YF MEHTA)	YOGESHBHAI JAYANTILAL SHAH,	NOTICE SERVED BY DS,MR AS ASTHAVADI
2060	CRA/259/2009	09/10/2009	KURBANHUSSAIN FIDAHUSSAIN BADRI THRO LEGAL HEIR,SAJJADHUSSAIN KURBANHUSSAIN BADRI	MR MTM HAKIM	RUKSMANIBEN MATHURAPRASAD SHARMA,	
2061	CRA/260/2009	25/09/2009	KIRITKUMAR NAUTAMLAL MODI,	MR KETAN A DAVE	HAJI NAJARALI KASAMALI FUND,ASGARALI RAJA HUSEN MULLA TRUSTEE HAJI NAJARALI KASAMLI,MAHMAD HUSEN NATHANI TURSTEE HAJI NAJARALI KASAMLI,MUSTAKALI MAHAMAD JAFAR KESHVANI TRUSTEE HAJI NAJARALI	
2062	CRA/261/2009	27/06/2011	PATEL BUDHALAL PARSHTTAMDAS (DELETED) ARVINDKUMAR AMRUTLAL,ANITABEN AMRUTLAL MENDHA,BHARATKUMAR AMRUTLAL MENDHHA,RAJENDRAKUMAR AMRUTLAL MENDHHA,SUJATABEN AMRUTLAL MENDHHA,BHAVNABEN AMRUTLAL MENDHHA,SANJAY AMRUTLAL MENDHHA	(MR CL SONI)	NAMORI GORABHAI MALI DECEASED THROUGH LEGAL HEIRS,MOTIBHAI NAMORIBHAI,PRABHABEN NAMORIBHAI,AMIT RAMJIBHAI (DELETED),MANJUBEN NAMORIBHAI (DELETED)	,RULE SERVED,(MRS VD NANAVATI)
2063	CRA/262/2009	04/05/2010	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	IQBALBHAI SATARBHAI MOTIVALA,ISMAILBHAI JUSABHAI MOTIVALA,GAFARBHAI JUSABHAI MOTIVALA,IBRAHIMBHAI SATARBHAI MOTIVALA,KHALIDKHAN SATARBHAI MOTIVALA,AMISHABEN SATARBHAI MOTIVALA	RULE SERVED,MR PRASHANT MANKAD
2064	CRA/263/2009	30/03/2010	JASODABEN NAROTTAMDAS KADIA,DILIPKUMAR NAROTTAMDAS KADIA	(MS SHRADDHA N SHAH)	SHARDABEN DASHRATHLAL MODI,	MR PJ MEHTA
2065	CRA/264/2009	31/01/2013	CHHOTALAL MOHANLAL VADHER,	(MR SANDEEP N BHATT)	UJAMBEN KANJIBHAI,KANJIBHAI JUTHABHAI PANSURIA,BHARATBHAI KANJIBHAI PANSURIA,RAMESHBHAI KANJIBHAI PANSURIA,DINESHBHAI KANJIBHAI PANSURIA	,MR HARSHIT S TOLIA,MR PARTH S TOLIA
2066	CRA/266/2009	30/12/2009	KIRTIPURI S/O BHAGWANPURI DEVPURI GOSWAMI,	MR DC DAVE	ARVINDBHAI N MAFATLAL,YOGINDRABHAI N MAFATLAL,MADHURIBEN YOGINDRABHAI MAFATLAL,ATULYA YOGINEDRABHAI MAFATLAL,AJAYBHAI YOGINDRABHAI MAFATLAL,RASHESH N MAFATLAL,MIHIRBHAI H MAFATLAL,MANGALYA TRADING INVESTMENT PRIVATE LIMITED,DHARMADEV INFRASTRUCTION PRIVATE LIMITED	,MR VIMAL M PATEL

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2067	CRA/267/2009	22/06/2010	ASHOKKUMAR KISANBHIA BAROT,	(MR PRANAV M RAVAL)	BILALBHAI HUSSAINBHAI,USMANGANI BILALBHAI,ABDULBHAI MUNAFF BILLABHAI,IRFANBHAI BILALBHAI	,NOTICE SERVED,MR BH UPADHYAY,MR C B UPADHYAYA
2068	CRA/269/2009	17/06/2011	JADAVBEN RANCHHODDAS KUBERDAS,AMRUTLAL RANCHHODDAS,SUMITRABEN ARVINDLAL,MALTIBEN W/O AMRUTLAL RANCHHODDAS,SANMUKHLAL RANCHHODDAS,MANJULABEN RANCHHODDAS,LATABEN RANCHHODDAS	MR PREMAL R JOSHI	DILIPKUMAR NANDLAL JOSHI,	NOTICE SERVED,MR UDAYAN P VYAS
2069	CRA/270/2009	16/11/2009	PARAG ARUN OLPADKAR,	MR DHARMENDRA PARIKH	YASIN SHABBIRBHAI VORA,	
2070	CRA/271/2009	02/05/2012	DHIRAJLAL MITHABHAI JOGIYA,	MR RC KAKKAD	DALICHAND FULCHAND KANDOI,HEIRS & LEGAL REPRESENTATIVE OF DECEASED AMICHAND FULCHAND	RULE SERVED,MR HARSHAD K PATEL
2071	CRA/272/2009	19/11/2009	PRAVINCHANDRA KANTILAL @ NYALCHAND SHAH,	MR IQBAL M MALIK	PRAVINCHANDRA PUNAMCHAND KADAKIYA,	
2072	CRA/274/2009	15/06/2010	NARSIBHAI PUNABHAI JETWA,	MS MAMTA R VYAS	SAVARKUNDLA NAGRIK SAHKARI BANK LTD,RECOVERY OFFICER	NOTICE SERVED
2073	CRA/275/2009	09/03/2010	SOLANKI NATHALAL JIVANLAL,	(MR AG VYAS)	VANJA KHODIDAS MULJI,VANJA RATILAL MULJI,VANJA RAMNIKLAL MULJI,KASHIBEN NARANDAS	
2074	CRA/276/2009	22/06/2010	VASHRAMBHAI MANJIBHAI HARPAL,	MR SP MAJMUDAR,MR P P MAJMUDAR	COMMANDER HOME GUARDS,DISTRICT COMMANDER HOME GUARDS	
2075	CRA/277/2009	08/02/2010	FAKIRMOHAMMED GULAMMOHAMMED MUJAWAR,	(MR DHIRENDRA MEHTA)	JAMSHED HOMI MISTRY,HOSHI HOMI MISTRY,GUSTADJI HOMI MISTRY,ZENABIBI W/O MOHYUDDIN BURHANUDDIN,NIZAMUDDIN MOHYDDIN (MOHIYUDDIN),IKBAL MOHYUDDIN,SHAMSHADBEGUM D/O MOHYUDDIN,SALIM MOHYUDDIN,MOHAMMEDI W/O MIR MUZAFFARHUSSAIN KAZI, HEIR OF MIR MUZAFFAR,IBRAHIM JAMALUDDIN KAZI, HEIR OF MIR MUZAFFARHUSSAIN KAZI,JALALUDDIN JAMALUDDIN KAZI,HEIR OF MIR MUZAFFARHUSSAIN JAMAL	
2076	CRA/278/2009	08/02/2010	M/S NARENDRAKUMAR CHANDULAL,PATEL MAHNEDRABHAI REVABHAI,PATEL BHARATBHAI REVABHAI,PATEL VISHNUBHAI REVABHAI	MR IM PANDYA	ASHVINBHAI SHANKARDAS PATEL, SUTHAR SHERI, TUKAV, SIDDHPUR,	
2077	CRA/279/2009	04/05/2010	MEMON IQBAL HAJI A MAJID LATIF,MEMON YASINHAJI A MAJID BHANGARWALA,KHATIJABHAI YASINBHAI,SHAMIM YASINBHAI,NASIFA YASINBHAI,AMIN YASINBHAI,SAJID YASINBHAI,MEMON BANUBHAI HAJI A MAJID BHANGARWALA,MEMON ZARINA HAJI A MAJID BHANGARWALA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	MEMON HALIMBHAI IBRAHIMBHAI WD/O ISMAIL SIDIK KAKANI,MOHAMMED IRFAN MUSTUFA,MOHAMMED IMRAN MUSTUFA	,MR AR THACKER,MR MIHIR M TRIVEDI
2078	CRA/280/2009	11/05/2010	DHANJIBHAI RAMJIBHAI JOGANI,KISHORBHAI RAMJIBHAI JOGANI,JAYANTIBHAI RAMJIBHAI JOGANI	MS MAMTA R VYAS	RAMJIBHAI MOHANBHAI JOGANI,	
2079	CRA/281/2009	01/12/2009	TAJMOHAMMED ABDULREHMAN,ABDULGANI ABDULREHMAN	MRS NASRIN N SHAIKH	SHERMOHAMED KARIMBHAI QURESHI,	MR G RAMAKRISHNAN
2080	CRA/283/2009	30/03/2010	HEIRS OF MEMAN HAJI GAFAR HAJI, HANIFBHAI HAJIGAFAR POCHI,ILYAS HAJIGAFAR POCHI,NASHIR HAJIGAFAR POCHI	MR SP MAJMUDAR,MR P P MAJMUDAR	MEMAN SALEMAMAD JUSUB TALU,	MR HARSHAD K PATEL

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2081	CRA/284/2009	19/02/2010	RAJENDRA NARANBHAI BUNDELA,KIRANBEN RAJENDRA BUNDELA,TRILOKCHAND NARANBHAI BUNDELA,INDIRA TRILOKCHAND BUNDELA,JAMNABEN NARANBHAI BUNDELA,RAJENDRA NARANBHAI BUNDELA,TRILOKCHAND NARANBHAI BUNDELA,EDWARD,RAJ CLEANERS, PROPRIETOR, RAJENDRA NARANBHAI BUNDELA	MR NS SHEVADE	EMPIRE HOTELS & RESORTS LTD.,M/S AP INC LIC	MR YN RAVANI
2082	CRA/285/2009	11/05/2010	P K ENGINEERING,	MR DEEP D VYAS	GUJARAT URJHA VIKAS NIGAM LTD,	
2083	CRA/287/2009	30/12/2009	PARVATIBEN VASANTBHAI SONIGARA,	(MS NISHA M THAKORE)	RUPABEN WD/O SHANKERLAL MEGHRAJ JAIN,	(MR JV MEHTA)
2084	CRA/1/2010	11/03/2010	BODANA LAVARIYA PRATAPJI MANJIJI,	MR PRATIK B BAROT	SIDDHARTHSHNKAR SURENDRASHANKAR LAKHIYA,KASHYAPBHAI SURENDRASHANKAR LAKHIYA	,MR SP MAJMUDAR
2085	CRA/2/2010	13/04/2010	PASCHIM GUJARAT VIJ COMPANY LTD,PASCHIM GUJARAT VIJ COMPANY LTD THROUGH ITS DY.ENGINEER	MR DIPAK R DAVE	MOHANBHAI GANDABHAI,	NOTICE SERVED,(MR MAULIK J SHELAT)
2086	CRA/3/2010	11/05/2010	NEW INDIA ASSU CO LTD (JUNAGADH) TROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	LAKHABHAI RAIDHANBHAI JILADIYA,KANTIBHAI GIGABHI DABHI,BHIMSHIBHAI RAMBHAI KARANGIA,SHRIJI AGRO INDUSTRIES, THROUGH MAHENDRABHAI KANJIBHAI,AMINABEN YAKUBBHAI MULLA	
2087	CRA/5/2010	11/05/2010	DILIPKUMAR SHANTILAL MEHTA,CHANDRAKANT SHANTILAL MEHTA	MR AR THACKER	JAMNADAS DAMODAR CHHATABAR,SURESHBHAI JAMNADAS CHHATABAR,RAMESHBHAI JAMNADAS CHHATABAR,DINESHBHAI JAMNADAS CHHATABAR,MADHUBHAI JAMNADAS CHHATABAR,MANSUKHLAL DAMODAR CHHATABAR	
2088	CRA/6/2010	08/02/2010	NEW INDIA ASSU CO LTD (JUNAGADH) TROUGH ITS LEGAL CELL,	MR VIBHUTI NANAVATI	LAKHABHAI RAIDHANBHAI JILADIYA,KANTIBHAI GIGABHI DABHI,BHIMSHIBHAI RAMBHAI KARANGIA,SHRIJI AGRO INDUSTRIES, THROUGH MAHENDRABHAI KANJIBHAI,YAKUBBHAI ABDULKARIMBHAI MULLA	
2089	CRA/7/2010	13/02/2013	ACHARYA UMESHKUMAR RAMLAL,	MR BHARAT JANI	RATHOD AMRUTLAL UJAMSHIBHAI SINCE DECD.THRO HIS HEIRS,SMT. SAVITABEN WD/O AMRUTLAL RATHOD,SHRI NARESHKUMAR AMRUTLAL RATHOD,RAXABEN AMRUTLAL RATHOD	MR DHAVAL M BAROT
2090	CRA/8/2010	11/05/2010	PRAFULKUMAR @ ABHAIKUMAR AMRUTLAL SHAH,	MR NV GANDHI	MOHANBHAI BHULABHAI BHANDARI,	
2091	CRA/9/2010	03/03/2014	RAMAGAURI GORDHANDAS BHAVSAR,	SERVED BY AFFIX(N)	SAKUBEN NATWARLAL RAJPUT,	MR MANISH M KAUSHIK
2092	CRA/11/2010	20/07/2010	HEIRS OF DECEASED JAGDISH CHANDRA YADAV,CHANDRESH S/O JAGDISHCHANDRA YADAV,SURESH S/O JAGDISHCHANDRA YADAV SINCE DECEASED,AARTI D/O JAGDISHCHANDRA YADAV	DELETED,MR NV GANDHI	DECEASED DAHYABHAI CHIMANLAL DIED THROUGH HEIRS,PARULBEN AJAYBHAI RAVAL,MANDAKINI HEMANT VYAS D/O DAHYABHAI C DAVE	MR VK JOSHI
2093	CRA/12/2010	01/02/2013	HAMIDKHAN AMIRKHAN GHORI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AAMADBHAI BATAVIA DECEASED,FARIDABEN KASAMBHAI BATAVIA,AZIZ KASAMBHAI BATAVIA,JIKAR KASAMBHAI BATAVIA,ZARINA KASAMBHAI BATAVIA,HAMIDABEN KASAMBHAI BATAVIA POA HOLDER IQBAL AMIN LAKHANI	,MR SHAKEEL A QURESHI
2094	CRA/13/2010	14/05/2010	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARVEZ AHMED YUSUF KADARI,	DS AFF.NOT FILED (R)
2095	CRA/14/2010	19/06/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGAL CONSTRUCTION CO.,	MR HK PARMAR
2096	CRA/15/2010	23/03/2010	ARIFHUSAIN RAFIKHUSAIN SHAIKH,	MR JINESH H KAPADIA	SWALE MOHMED AHMEDHISAIN,ASIFHUSAIN TOFIKHUSAIN SHAIKH	

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2097	CRA/16/2010	19/03/2010	ANANT NAGNATH JOSHI,	MR ABHIRAJ R TRIVEDI	BHARAT R MANDALIA,	
2098	CRA/17/2010	11/02/2010	HEIR OF KISHANBHAI RUPABHAI PARMAR LAXMIBEN KISHANBHAI,	MR AB GATESHANIYA	KANJIBHAI TABHABHAI SOYA,	
2099	CRA/18/2010	11/02/2010	HEIR OF KISHANBHAI RUPABHAI PARMAR LAXMIBEN KISHANBHAI,	MR AB GATESHANIYA	ARJANBHAI PREMJIBHAI SOLANKI,	
2100	CRA/19/2010	11/02/2010	HEIR OF KISHANBHAI RUPABHAI PARMAR LAXMIBEN KISHANBHAI,	MR AB GATESHANIYA	ASHOKBHAI SHIVABHAI,	
2101	CRA/20/2010	19/06/2013	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGAL CONSTRUCTION CO.,	MR HK PARMAR
2102	CRA/21/2010	23/03/2010	DEPUTY EXECUTIVE ENGINEER,	MR RC JANI	BABUBHAI SHANKARBHAI PATEL,	
2103	CRA/22/2010	27/04/2010	MAHMADBHAI JIVANBHAI MOMIN,BABUBHAI MAHMADBHAI MOMIN (DECEASED) THROUGH LEGAL HEIRS,HALIMBEN WD/O BABUBHAI MAHMADBHAI,SIKANDARBHAI BABUBHAI,FATMABEN BABUBHAI,AHMADHUSEN BABUBHAI,GULAMBHAI MAHMADBHAI MOMIN	MR AJ MEMON	GAFURBEN WD/O VALIBHAI HUSENBHAI,RASULBHAI VALIBHAI MOMIN,HAMADBHAI VALIBHAI MOMIN	NOTICE SERVED,MR BS KHATANA,MR DEVANG J JOSHI
2104	CRA/23/2010	15/06/2010	RAMNIKBHAI MAGANBHAI MISTRY,GANGDASBHAI PRAGJIBHAI CHAUHAN	MR DJ CHAUHAN	CHIEF OFFICER,TARSADI NAGARPALIKA,HEMANTKUMAR RATILAL RATHOD	NOTICE SERVED BY DS,(MS SUBHADRA G PATEL)
2105	CRA/24/2010	03/03/2010	HARSUKHBHAI SAVDASBHAI SAGAR,RAHUL HARSUKHBHAI SAGAR, THROUGH POA HARSUKHBHAI SAVDASBHAI	MR BG PATEL	SAGAR KANABHAI PUNJABHAI,SAGAR DUDABHAI PUNJABHAI,SAGAR MAYURBHAI KANABHAI,SAGAR RAJNIKANTBHAI KANABHAI,STATE OF GUJARAT	
2106	CRA/25/2010	04/05/2010	HARSUKHBHAI MERAMBHAI SUSARA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	KARSHANBHAI KHODABHAI AAHIR,AMIT NATVARBHAI DESAI,NAVINBHAI PARAGJIBHAI DESAI	
2107	CRA/26/2010	13/04/2010	UMANGLAL CHHITABHAI PANCHOLI (DECEASED) THROUGH LEGAL HEIRS,SHAILENDRA UMANGLAL PANCHOLI,HARSHAD UMANGLAL PANCHOLI	MR JITENDRA M PATEL	CHIMANLAL RAMJIBHAI MASTER THROUGH HIS HEIRS AND LEGAL,RAJENDRA CHIMANLAL MASTER,KISHORBHAI CHIMANLAL MASTER,PRAVINKUMAR CHIMANLAL MASTER	,NOTICE NOT RECD BACK,MR JOY MATHEW
2108	CRA/27/2010	15/06/2010	MANSURALI SULEMAN DAMANI,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAVINCHANDRA VRUJDAS VAIDYA,CHANDRABEN NAVINCHANDRA VAIDYA,PATEL DHANJIBHAI AMBARAM	NOTICE SERVED,(MR SANDEEP N BHATT),(MR BD KARIA)
2109	CRA/30/2010	04/03/2010	JERAMBHAI JETHABHAI VASAVA,	MR MR PRAJAPATI	NAGINBHAI BIJALBHAI VASAVA THROUGH LEGAL HEIRS,MELSING NAGINBHAI VASAVA,INDISHABEN D/O NAGIN BIJAL,BHIKHIBEN D/O NAGIN GIJAL,PRABHATBHAI BIJALBHAI VASAVA,RAMANBHAI BIJALBHAI VASAVA,KANTIBHAI BIJALBHAI VASAVA	
2110	CRA/31/2010	09/03/2010	KATARA ANILABEN ALIAS NIKITABEN JIVABHAI,	MR BHUNESH C RUPERA	DAMOR PARINDRAKUMAR BHIMJIBHAI,	
2111	CRA/32/2010	26/02/2013	PARVATIBEN DEVSHIBHAI RAIYANI,JASHVANTIBEN JAYLAL,DEVSHIBHAI MOHANBHAI RAIYANI-PATEL	MR TUSHAR L SHETH	NARSHIDAS MOHANLAL RATHOD,MANHARLAL AMRUTLAL RATHOD,BAKULKUMAR AMRUTLAL RATHOD	RULE SERVED,(MR SANDEEP N BHATT)
2112	CRA/33/2010	16/03/2010	DHARMESH VASANTBHAI MAKWANA,	MR JIGAR P RAVAL	KAVITA NARANBHAI PATEL,	
2113	CRA/34/2010	07/09/2010	PARAKASHCHANDRA GOVINDRAM,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHAMPAK K RATHOD,JAYESHKUMAR KAPURRAI	DS AFF.NOT FILED (N)

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2114	CRA/36/2010	27/08/2010	ARAB HUSEIN BIN AVADBHAI,ARAB ABDUL HABIB BIN HASANBHAI		SAJJADHUSAIN SAIYAD ZAIN-VALDE-SAIYAD MOHAMMAD BAKAR-AL-,ARAB AHMED-BIN-MOHAMMED,GUJARAT RAJYA WAKF BOARD, GANDHINAGAR	MR PUSHPADATTA VYAS,MR LR PATHAN
2115	CRA/37/2010	13/04/2010	NAVINBHAI CHHAGANLAL SHAH,RASHMIBHAI NAVINBHAI SHAH,JASMINEBHAI NAVINBHAI SHAH	MR DC DAVE	JAYSHRIBEN KIRANKUMAR SHAH,KHODIDAS DOSHI,RAMESHBHAI KHODIDAS DOSHI,JAYSHRIBEN KIRANKUMAR DOSHI (SHAH),NARENDRAKUMAR DHANJIBHAI DOSHI,KIRANBEN NARENDRAKUMAR DOSHI	,(MR DHIRENDRA MEHTA)
2116	CRA/38/2010	30/03/2010	KASHIBEN MAFATLAL RATHOD,	(MR AG VYAS)	GOVINDLAL CHHOGAJI SONI (DECEASED) THROUGH LEGAL HEIRS,HEMABEN GOVINDBHAI SONI,RAJUBHAI GOVINDBHAI SONI,JAYANTIBHAI GOVINDBHAI SONI,HASMUKHBHAI GOVINDBHAI SONI	
2117	CRA/39/2010	23/03/2010	SHRIMATI PALLAVIBEN DINKERRAI SHAH,	MR ZUBIN F BHARDA	SHASHIKANT CHIMANLAL SHETHNA,	
2118	CRA/40/2010	04/05/2010	LALJI BHIMJI NAKRANI,MAVJI BHIMJI NAKRANI,MANIBEN MAVJI NAKRANI,JAYANTILAL MAVJI NAKRANI,DAMODAR MAVJI NAKRANI,MUKESH MAVJI NAKRANI,RAMESH MAVJI NAKRANI,KALABEN MAVJI NAKRANI	MR CH VORA	THAKKAR PRATAP VELJI,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2119	CRA/41/2010	13/06/2011	PRAVIN RATILAL SHARE & STOCK BROKERS LTD,	MS DHARMISHTA RAVAL	SAGAR DRUGS & PHARMACEUTICALS,	MR JIGAR M PATEL
2120	CRA/42/2010	05/05/2010	SUBHASH PREMJIBHAI BHATTI,	MR RD DAVE	DHARMESH MANILAL PATEL,RAJESH CHUNILAL PATEL	(MR VM PANCHOLI)
2121	CRA/43/2010	07/04/2010	VISHNUBHAI NATVERLAL BAROT,MANDAKINI NATVERLAL BAROT	(MR MB GANDHI),MR CHINMAY M GANDHI	MANHARLAL MULJIBHAI BAROT,VASANTIBEN MANHARBHAI BAROT	MR NV GANDHI
2122	CRA/44/2010	01/04/2010	BHIKHALAL POPATLAL MAJITHIA THROUGH LEGAL HEIRS,CHAMPABEN BHIKHALAL MAJITHIA,HEMAL BHIKHALAL MAJITHIA,PANKAJ BHIKHALAL MAJITHIA,HEENA BHIKHALAL MAJITHIA,CHETAN BHIKHALAL MAJITHIA,DIPAKKUMAR POPATLAL MAJITHIA,SHARADKUMAR POPATLAL MAJITHIA	DHARMESH D NANAVATY	STATE OF GUJARAT THRO' CHIEF SECRETARY,ASSISTANT COLLECTOR	GOVERNMENT PLEADER
2123	CRA/49/2010	25/02/2011	KIRITBHAI PARSHOTTAMBHAI PATEL,BHADRESHBHAI RAMANBHAI PATEL	MR VIKRAM J THAKOR	KHENGARBHAI KHODABHAI BHARVAD,	MR YV BRAHMBHATT
2124	CRA/50/2010	20/04/2010	CHHUTUN BHAIRO GUJAR,PRABHU BHAIRO GUJAR	(MR ASHOK K PADIA)	OMKARLAL DEVILAL GUPTA,	MR NS SHEVADE
2125	CRA/51/2010	27/04/2010	JAGGANNATHBHAI GANPATBHAI BRAHMBHATT,	MR MB GOHIL	JYOTIBEN DAHYALAL VYAS SINCE DECD.THRO HER HEIRS,MIHIR DAHYABHAI VYAS,PARTH DAHAYBHAI VYAS,VAISHALI DAHYABHAI VYAS	
2126	CRA/52/2010	27/04/2010	AMRUTBHAI ISHVARLAL,JAYESH AMRUTLAL LAD,RAKESH AMRUTBHAI LAD	DR BALRAM D JAIN	RANCHHODDAS GANDABHAI,	
2127	CRA/53/2010	27/04/2010	AMRUTBHAI ISHVARLAL,JAYESH AMRUTLAL LAD,RAKESH AMRUTBHAI LAD	DR BALRAM D JAIN	JASHVANTSINH S PARMAR,	
2128	CRA/54/2010	17/10/2011	HARVARD INDIA SOCIETY,	MR MITUL K SHELAT	RUPALIBEN RASHMIKANTBHAI PATEL,SURYAVIRSINGH M BULLER	NOTICE UNSERVED,MR MRUGEN K PUROHIT
2129	CRA/55/2010	02/12/2010	KOLI JETHAJI VAHAJI,KOLI LAXMANJI VAHAJI	(MR SL VAISHYA)	KOLI DARGHAJI POPATJI,KOLI KEVALJI POPATJI,KOLI ANUPJI POPATJI,MAMLATDAR,SUB-DIVISIONAL MAGISTRATE & DEPUTY COLLECTOR	RULE SERVED,MR VC VAGHELA

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2130	CRA/56/2010	06/07/2010	REFIYUUNISHA FIROZKHAN MUNSHI (HEIR OF FIRDOSHBIBI),	MR SP MAJMUDAR,MR P P MAJMUDAR	SARFARABEGAM WD/O MAKBUL HUSSAIN SAIYED L.H.OF MAKBUL HUSSA,MUJAFFARHUSSAIN MAKBUL HUSSAIN SAIYED L.H. OF MAKBUL HUSSAIN,ZAKIRHUSSAIN MAKBUL HUSSAIN SAIYED L.H.OF MAKBUL HUSSAIN,SHORIHUSSAIN @ VILAYATHUSSAIN MAKBUL L.H.OF MAKBUL HUSSAIN,HABIBANNISHA SAIYED (DECEADED)THROUGH HER LEGAL HEIRS	,MR MM TIRMIZI
2131	CRA/58/2010	22/03/2012	RASHMIKANT GIRDHARLAL DAVE,	MR AMRISH K PANDYA	PRAFULLABEN HARESHBHAI PANDYA,STATE BANK OF SAURASHTRA,VIJAYBHAI KALUBHAI TALAVIYA,CHAMPABEN KALUBHAI TALAVIYA	RULE SERVED BY DS,MR PRANAV G DESAI
2132	CRA/59/2010	15/01/2020	GULAMMOHAMAD MUSABHAI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	LALABHAI KALABHAI NADIA (SINCE DECEASED),SAKRIBEN WD/O LALABHAI KALABHAI,RAJUBHAI S/O LALBHAI KALABHAI,AHMEDABAD MUNICIPAL CORPORATION THROUGH THE COMMISSIONER OF	,RULE SERVED,MR HIMANSHU K PATEL
2133	CRA/60/2010	11/05/2010	JANARDAN KESHAVLAL TRIVEDI THROUGH LEGAL HEIRS,MADHURIKABEN JANARDAN TRIVEDI (DELETED),GIRISHBHAI S/O JANARDAN TRIVEDI,AMITBHAI S/O JANARDAN TRIVEDI,DEVIYANIBEN D/O JANARDAN TRIVEDI,BHARATBHAI S/O JANARDAN TRIVEDI	DELETED,MR VIBHUTI NANAVATI	MRUDULABEN WD/O HARSHADRAI BATUBHAI DESAI,PARESH HARSHADRAI DESAI,DHARMENDRA HARSHADRAI DESAI	
2134	CRA/61/2010	30/06/2010	PRAKASHBHAI NAGARDAS SANGHVI THROUGH HIS POA HOLDER,	MR KRUNAL D PANDYA	KUNJBALABEN BHUPENDRAKUMAR SHAH,	MR KV SHELAT,MR GAURAV CHUDASAMA
2135	CRA/62/2010	04/05/2010	NEW INDIA ASSU. CO.LTD. VADODARA,	MR VIBHUTI NANAVATI	ASHOKBHAI JETHABHAI PATEL,JAYANTIBHAI GAJANAND RAVAL,RAMPAL HAKAMSINGH RAJPUR,GOLDEN TRANSPORT,UNITED INDIA INS. CO. LTD,SHANTABEN WD/O HIMATBHAI CHAUHAN LEGAL HEIRS OF DESAIBHAI,SARJOBEN D/O HIMATBHAI CHAUHANLEGAL HEIRS OF DESAIBHAI,MUKESHBHAI S/O HIMATBHAI CHAUHAN LEGAL HEIRS OF,BHARATBHAI S/O HIMATBHAI LEGAL HEIRS OF DESAIBHAI	
2136	CRA/63/2010	04/05/2010	HEIR OF JYOTSANABEN RAJE DHAIRYASHILRAO AHIRRAO MANISHA,	MR TATTVAM K PATEL	NILESHKUMAR KANTILAL PATEL,VASUNDHRARAJE NIMBALKAR,HEIRS OF DECEASED KUMUDINIRAJEV DESAI,DEVESH V DESAI,ASHWIN V DESAI,HEIR OF JYOTSANABEN RAJE DHAIRYASHILRAO AHIRRAO,DIPENDRA D AHIRRAO,JITENDRA D AHIRRAO,PUSHPA D AHIRRAO,RANI D/O SUVRAT JADAV,HEIRS OF DECEASED MRUNALINI RAJE HOLKAR,JAHDIPENDRA HOLKAR,ANSHUMAN HOLKAR,GAUTAM HOLKAR,SANGMITRA RAJE SHIRKE,BHAVESHKUMAR NARESHCHANDRA AMIN,HANSABEN WD/O NARESHCHANDRA HIRALAL AMIN,SHRIM CONSTRUCTION PVT LTD,HARSHADBHAI JETHALAL SHAH,SUVRAT P JADAV,COLLECTOR AND COURT OF WARDS NAGPUR	
2137	CRA/64/2010	07/05/2010	KAILASHBEN RAMSING THAKORE,DILIPKUMAR RAMSING THAKORE,RADHABEN RAMSING THAKORE,LILABEN RAMSING THAKORE	MR MB GOHIL	KESHAVLAL CHAGANLAL MODIYA,	MR KV SHELAT
2138	CRA/65/2010	17/07/2013	M/S KANUBHAI HIRALAL SHAH,	MR HM PARIKH,MR RASESH H PARIKH	KIRITBHAI JASHBHAI PATEL,	MR SACHIN D VASAVADA
2139	CRA/66/2010	17/04/2012	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHETH CONSTRUCTION CO.,,	MR HK PARMAR

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2140	CRA/67/2010	22/06/2010	RAJPIPLA NAGRIK CO-OP.BANK LTD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	ABDUL RAHEMAN MUSABHAI MEMAN,AHMADBHAI HAJI MUSABHAI GODVALA	
2141	CRA/68/2010	16/07/2010	MAHENDRAKUMAR HIRALAL PUROHIT (DECEASED) THROUGH LEGAL HEIRS,SHANTABEN MAHENDRAKUMAR PUROHIT,LALITKUMAR MAHENDRAKUMAR PUROHIT,BHARATKUMAR MAHENDRAKUMAR PUROHIT,CHANDRIKABEN MAHENDRAKUMAR PUROHIT,ALPABEN MAHENDRAKUMAR PUROHIT	MR JA ADESHRA	GOVINDLAL POPATLAL SHAH,	
2142	CRA/70/2010	13/08/2010	UMAKANT SOMABHAI PATEL,		PATEL SOMABHAI BHAILALBHAI (SINCE DECD)THROUGH MANJULABEN,PATEL GANGARAM KASIDAS (HUSBAND OF DECE.),PATEL SITABEN D/O MANJULABEN,PATEL KAMUBEN D/O MANJULABEN,PATEL NIRUBEN D/O MANJULABEN,PATEL PARESHABEN D/O MANJULABEN,PATEL VASANTKUMAR S/O MANJULABEN,PATEL LAXMIBEN KANTILAL	,MR DIPEN S THAKKAR
2143	CRA/72/2010	22/06/2010	RAMABHAI ISHWARBHAI PATEL,	MR JV JAPEE	KAMLESHKUMAR PARSOTTAMBHAI PATEL,AMBALAL MOHANLAL PATEL,GIRISHBHAI HARGOVANDAS PATEL,PARESHKUMAR DHIRAJLAL PATEL	
2144	CRA/73/2010	16/09/2010	LEGAL HEIR & REPRESENTATIVE OF DECEASED MUKTABEN PRAGJIBHAI,	NANAVATY ADVOCATES	HEMANTKUMAR POPATLAL GHELANI,	NOTICE SERVED BY DS
2145	CRA/74/2010	01/12/2014	SAIYAD SIRAJUDDIN KUTBUDDIN,SAIYAD NASIRUDDIN KUTBUDDIN DECD.THRO HEIRS,SAIYAD FIROJAKHATUN WD/O NASIRUDDIN KUTBUDDIN,SAIYAD FARUKZAHERA NASIRUDDIN,SAIYAD MAHMADRAZA NASIRUDDIN,SAIYAD HAIDARABBAS NASIRUDDIN,SAIYAD MUDDASARABANU NASIRUDDIN,SAIYAD SANOWARJAHA NASIRUDDIN,SAIYAD ANJUMZAHERA NASIRUDDIN	NOTICE SERVED,MR AJ MEMON,	MUZAFFARHUSEN AZAFARHUSEN SAIYED (DECD),SABIHABANU MUZAFFARHUSEN (DAUGHTER),PARVINBANU MUZAFARHUSEN SAIYAD,NASIRINBANU MUZAFARHUSEN SAIYAD,ASMINBANU MUZAFARHUSEN SAIYAD,NAZMABANU MUZAFARHUSEN,JALALUDDIN MUZAFARHUSEN SAIYAD,SAIYAD JALALUDDIN KUTBUDDIN,KANIJEHUSEN D/O KUTUBUDDIN ABANMIYA,VAJIRABIBI D/O KUTBUDDIN ABANMIYA(SINCE DECD THRO HIS HEIRS),SAIYAD FAJLEHUSEN HUSENMIYA,SAIYAD MUSTUFAHUSEN FAJLEHU- SEN,SAIYAD MAREHUMANBANU D/O. FAJLEHUSEN,SAIYAD MUBINABANU FAJLEHUSEN,SAIYAD NAJIMABANU FAJLEHUSEN,SAIYAD RAISABANU FAJLEHUSEN,SAIYAD KAMRUNNISA FAJLEHUSEN,SAIYAD AREFABANU D/O.FAJLE-HUSEN,SAIYAD RUKAIYABANU FAJLEHUSEN,SAIYAD MUNIRAKHATUN FAJLEHUSEN,BADARUNNISHA D/O KUTBUDDIN ABANMIYA	,DELETED,RULE SERVED,MR NV GANDHI
2146	CRA/75/2010	06/07/2010	RATANLAL ALAKCHAND,	MR CH VORA	HEIRS OF MOTIBHAI RAMPYARE PANDE SHIVPRAKASH RAMPYARE PANDE,JAYMURTIBEN CHHOTELAL,MILAN KANAIYALAL DUDHIA	
2147	CRA/76/2010	31/08/2010	ASHOKKUMAR AMRUTLAL TRIVEDI,	MR AJAY S JAGIRDAR	TRUSTEES OF GOPINATHJI DEV MANDIR TRUST PATEL GOVINDBHAI,PATEL BHIMJIBHAI KESHAVBHAI,MOHANBHAI GOPALBHAI PATEL,LALJIBHAI LAKHMANBHAI PATEL,SHAMJI BHAGAT GURU RANCHHOD BHAGAT,SWAMINARAYAN MUNIDAS GURU GIRDHARPRASADJI,BRAHMCHARI CHANDRAPRAKASHDAS GURU GHANSHYAMDASJI	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR BS PATEL
2148	CRA/77/2010	05/10/2010	SATISHBHAI NATUBHAI PATEL,	(MR VC DESAI)	PUNJABHAI CHHAGANBHAI VAHIVATKARTA AND POA.,	MR HM PARIKH,MR RASESH H PARIKH

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2149	CRA/78/2010	19/07/2010	PRAHLADBHAI GOPALBHAI SOLANKI,	MR ABHIRAJ R TRIVEDI	NARMADABEN BABUBHAI MANUBARWALA,	MR ARPIT A KAPADIA
2150	CRA/79/2010	17/01/2013	HARISHCHANDRA AMBALAL SHAH,AJITA HARISHCHANDRA SHAH	MR BN LIMBACHIA	RAMESHCHANDRA JESINGBHAI BHOJAK,KANTABEN RAMESHCHANDRA BHOJAK,SUBHASHCHANDRA R BHOJAK,SURESH R BOJAK	,NOTICE SERVED
2151	CRA/80/2010	16/03/2011	GIRISHKUMAR PRABHASHANKAR TRIVEDI,	MR SACHIN D VASAVADA	RANCHHODBHAI MANILAL JOSHI,	MR RAKESH B SHARMA
2152	CRA/81/2010	16/09/2010	ASHOK LEYLAND FINANCE A DIVISION OF INDUSIND BANK LT,	MR DHARMESH V SHAH,MR LALIT M PATEL	LAKHMANBHA VERSIBHA BHAYA,	
2153	CRA/82/2010	30/08/2010	BHIKHABHAI KARAMSIBHAI (DECD.)THROUGH LEGAL HEIRS,ARVINDBHAI BHIKHABHAI,NITABEN BHIKHABHAI,RAMABEN BHIKHABHAI,MADHUBHAI BHIKHABHAI (SHOWN DIED AND NOT JOINED AS	MR AR THACKER	DIRECTOR GENERAL OF POSTS,SUPERINTENDENT OF POST OFFICE,POST MASTER,RAVJIBHAI BHIKHABHAI	NOTICE SERVED,MR SHAKEEL A QURESHI
2154	CRA/83/2010	17/09/2010	PATEL FULJEEBHAI GHEMARBHAI,	MR PANKAJ S CHAUDHARY	STATE OF GUJARAT,MAMALATDAR,ASSISTANT COLLECTOR,DESAI BHIKHABHAI HATHIBHAI,DESAI LALJEEBHAI HATHIBHAI,DASAI JAGUBHAI HATHIBHAI,DESAI HEMARAJBHAI VIRSANGBHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR KEYUR A VYAS
2155	CRA/84/2010	27/06/2014	KANTABEN DOLATRAI VYAS,NARENDRAKUMAR DOLATRAI VYAS,PRAVINCHANDRA DOLATRAI VYAS,JAYANTKUMAR DOLATRAI VYAS,SHILABEN DOLATRAI VYAS	MR PREMAL S RACHH	NATVARLAL KRUPARAM DOSHI,KISHORKUMAR N DOSHI,NALINKANT N DOSHI,D KUMAR NATWARLAL DOSHI,KOKIL N DOSHI,MALLIKABEN SURESH TAMBOLI,DR BHARTIBEN DIPAKKUMAR MEHTA	,VIRAL K SHAH
2156	CRA/85/2010	21/08/2012	VINOD PUNJABHAI PATEL,DILIP PUNJABHAI PATEL	MR NILESH M SHAH,MR MAYANK DESAI	VASUNDHARA FERTILIZERS,	MR SP MAJMUDAR
2157	CRA/86/2010	27/07/2010	VIJAY BACHUBHAI BHAGAT,	MR MP SHAH,MS. KRUTI M SHAH	RAMESHCHANDRA NAGINDAS VANKAWALA,VALLABHBHAI DEVRAJBHAI	,MR DHAVAL D VYAS
2158	CRA/87/2010	02/08/2010	SAKARABHAI AMBALAL PATEL (SINCE DECD.),DINESH SAKARABHAI PATEL,KETAN SAKARABHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	SURYABEN NAVINCHANDRA SHAH,	MR RAHUL K PANDYA
2159	CRA/88/2010	22/09/2010	CHAUDHARY ABHERAJBHAI SHANKARBHAI,	MR AMIT C NANAVATI	DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2160	CRA/90/2010	26/07/2010	MANIBEN WD/O SOMESHWAR GOPALBHAI MISTRY,KANTILAL SOMESHWAR PANCHAL (MISTRY),NITABEN @ NAYANABEN JITENDRABHAI MISTRY,RAJUBHAI SOMESHWAR MISTRY	MR UTPAL M PANCHAL	RAMESHCHANDRA DAHYABHAI KAPADIA,	

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2161	CRA/91/2010	21/04/2011	MOHANDAS VAJERAM NIMAVAT (SINCE DECEASED) THROUGH LAGAL,RASILABEN WD/O BABURAM NIMAVAT,GIRISHBHAI BABURAM NIMAVAT,RAJNIKANT BABURAM NIMAVAT,RADHESHYAM MOHANDAS NIMAVAT,PRAVINBHAI MOHANDAS NIMAVAT,RASIKLAL MANCHHARAMBHAI NIMAVAT,MAHESHBHAI MANSHHARAMBHAI NIMAVAT	MR HRIDAY BUCH	KESHVDAS VAJERAM NIMAVAT SINCE DECD.THRO HIS HEIRS,RAMNIKBHAI KESHAVDAS NIMAVAT,NAVINBHAI KESHAVDAS NIMAVAT,AMRUTLAL KESHAVDAS NIMAVAT,VINODBHAI KESHAVDAS NIMAVAT,MANJULABEN KESHAVDAS NIMAVAT,MAGANDAS VAJERAM NIMAVAT,KALIDAS VAJERAM NIMAVAT,JUGATRAM KALYANDAS NIMAVAT,GHANSHYAMDAS KALYANDAS NIMAVAT,PRAVINBHAI RATANDAS NIMAVAT,JAGADISHBHAI RATANDAS NIMAVAT,ASHOKBHAI RATANDAS NIMAVAT,GEETABEN RATANDAS NIMAVAT,SHIVRAM BHAGVANDAS NIMAVAT SINCE DECD,THRO HIS HEIRS,HANSABEN SHIVRAMBHAI NIMAVAT,NANDRAM BHAGVANDAS NIMAVAT,HIMMATRAM BHAGVANDAS NIMAVAT,LALITRAM BHAGVANDAS NIMAVAT,HANSABEN BHAGVANDAS NIMAVAT,MANIRAM KALYANDAS NIMAVAT SINCE DECD,THRO HIS HEIRS,BHARATBHAI MANIRAMBHAI NIMAVAT,LATABEN MANIRAMBHAI NIMAVAT,PADMABEN MANIRAMBHAI NIMAVAT,KANTABEN MANIRAMBHAI NIMAVAT,SAVITABEN KALYANDAS NIMAVAT,MUKTABEN KALYANDAS NIMAVAT,KANTABEN KALYANDAS NIMAVAT,SHANTABEN KALYANDAS NIMAVAT,SATUBEN KALYANDAS NIMAVAT,VALLABHRAM RATANDAS NIMAVAT,CHANDRIKABEN NATVARLAL NIMAVAT,ILABEN RATANDAS NIMAVAT,VIMLABEN BHAGVANDAS NIMAVAT,BHANUBEN BHAGVANDAS NIMAVAT	,UNSERVED EXPIRED (N),RULE SERVED,MR. ALKESH N SHAH
2162	CRA/92/2010	27/02/2013	POOJA C SALOT D/O MANSUKHBHAI BHALANI,	MR ASHISH M DAGLI,MR LALIT M PATEL	TANUBEN KAUSHIKBHAI SHAH PROPRIETOR OF VAIBHAV GARMENTS,	MR NARENDRA L JAIN
2163	CRA/93/2010	02/08/2010	GYANSINGH DILIPSINGH,	MR CB DASTOOR	MADHAVLAL RATANLAL KOSHTI,	
2164	CRA/94/2010	31/03/2011	PRAHALAD HARIBHAI PAREKH,	MR SP MAJMUDAR,MR HARSHIL C DATTANI	CHANDULAL NANJIBHAI DAMA,SOMANI FLOUR & FOOD PRIVATE LIMITED,GUJARAT STATE WAREHOUSING CORPORATION THROUGH MANAGER	RULE SERVED BY DS,MR ANSHIN H DESAI,MR BIPIN BHATT
2165	CRA/96/2010	21/02/2013	IBRAHIM HAJI KARIM PINJARA (SINCE DECEASED),MARIYAM IBHRAHIM PINJARA,MEHFUZA IBRAHIM,RAJYABEN IBRAHIM PINJARA,ISMAIL IBRAHIM PINJARA	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	LEGAL HEIRS OF DECEASED VALLABHDAS KURJIBHAI DAVADA, SANJAY,KANAYALAL VALLABHDAS DAVDA,ISHWARLAL VALLABHDAS DAVDA	RULE SERVED,MR SATYAM Y CHHAYA
2166	CRA/97/2010	28/09/2010	HARSUKHBHAI RANCHHODBHAI SINGALA,RAMESHBHAI RANCHHODBHAI SINGALA,DINESHBHAI RANCHHODBHAI SINGALA	(MR PJ VYAS)	DEPUTY COLLECTOR,MAMLATDAR SHRI,VASURBHAI HAMIRBHAI AHER,RAVATBHAI HAMIRBHAI AHER,JILUBHAI DANABHAI AHER,HARSUKHBHAI DANABHAI AHER,RAMESHBHAI HAMIRBHAI AHER,ASHOKBHAI HAMIRBHAI AHER	GOVERNMENT PLEADER,RULE SERVED,MR MRUGEN K PUROHIT

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2167	CRA/98/2010	09/05/2011	RAJA RADHOMAL PANCHWANI,BHARAT RADHOMAL PANCHWANI,SHANKERLAL GOPICHAND	MR NL RAMNANI	UDDYAN CHINUBHAI (SINCE DECD.)THROUGH LEGAL HEIRS,PRASHANT UDDYAN CHINUIBHAI,RADHIKA UDDYAN CHINUBHAI,PRASANH A SOMANI D/O UDDYAN CHINUBHAI,MARIYUM AARATHANA ALAM D/O UDDYAN CHINUBHAI,ARCYUT CHINUBHAI,MIRABEN KIRTIDEV CHINUBHAI	,MR NK MAJMUDAR
2168	CRA/99/2010	08/11/2012	PURVESH MANSUKH SHAH,	MR MITUL K SHELAT	MUKUNDBHAI MANGALDAS VAISHNAV,	MR MTM HAKIM
2169	CRA/100/2010	20/09/2010	AMBALAL HIRALAL BHAVSAR (SINCE DECEASED),BHANUMATIBEN WD/O OF AMBALAL HIRALAL,HARISHBHAI AMBALAL BHAVSAR,MAYABEN AMBALAL BHAVSAR,MINABEN AMBALAL BHAVSAR,RAMESHCHANDRA HIRALAL BHAVSAR,MANHARLAL HIRALAL BHAVSAR,SHANTILAL HIRALAL BHAVSAR (SINCE DECD.) (NO HEIRS)	(MR CL SONI)	USMANGANI HAJI IBRAHIM VORA,	MR MURALI N DEVNANI
2170	CRA/101/2010	27/09/2010	DAKSHIN GUJARAT VIJ COMPANY LTD.,,	(MR GIRISH D BHATT)	BHURABHAI VIBHABHAI BHARVAD,	MR MTM HAKIM
2171	CRA/102/2010	20/09/2010	RABARI KHENGARBHAI PUNABHAI,RABARI DEVJIBHAI KHENGARBHAI,RABARI JIGNESHBHAI KHENGARBHAI,RABARI BHARATBHAI KHENGARBHAI,RABARI ASHOKBHAI KHENGARBHAI	(MR JV MEHTA),MS KRISHNA B MEHTA	JITENDRASINH HALUBHAI JADEJA,	MR ASHISH M DAGLI
2172	CRA/103/2010	24/04/2012	JAMAL SULEMAN KHOD,SAKINABAI HASAM KHOD, THROUGH POA VALJIBHAI ARJANBHAI	MR ASHISH M DAGLI	STATE OF GUJARAT,SPECIAL MAMLATDAR,MAMLATDAR,TALATI,ADMINISTRATOR,CHIEF ADMINISTRATIVE OFFICE,HARU HOTHI,JANAB HARU BAVA,YAKUB HARU BAVA,HAMIDBHAI HARU BAVA,MAMAD BHACHU,ISMAIL MAMAD BAVA,HANIF ISMAIL BAVA,MANSUKHLAL SHANTIBHAI PUNJ,NAVINCHANDRA VALJIBHAI THAKKAR,GOVINDSINH NARANPRASAD KHATANA,RAJENDRA NARANPRASAD KHATANA	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,RULE SERVED,SERVED BY AFFIX. (R),MR PR NANAVATI,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
2173	CRA/104/2010	21/10/2010	GOVINDBHAI LAXMANBHAI SUTHAR,KANTABEN GOVINDBHAI SUTHAR,MANISH GOVINDBHAI SUTHAR	MR RL MEHTA,MR PINAKIN B RAVAL	BRANCH MANAGER, DENA BANK,HEMANT MAHENDRABHAI PUROHIT DELETED AS PER COURT'S ORDER	DELETED,MR UDAY R BHATT
2174	CRA/105/2010	27/09/2010	ATMARAM DAJIJI SOLANKI,	MR MA KHARADI	HASANBHAI UMARBHAI MANSURI,	(MR MB GANDHI),MR CHINMAY M GANDHI
2175	CRA/106/2010	14/09/2010	GEETABEN DINESHBHAI PATEL,	MR VH KANARA	DINESH VITHALDAS PATEL,	NOTICE SERVED BY DS
2176	CRA/107/2010	06/09/2010	CHANDRALATABEN RAJENDRA JANI,	MR TEJAS M BAROT	KASBE CHHOTAUDEPUR ISLAMI ARABIA THROUGH MANAGER MUSLIM WAKF,	MR PR NANAVATI
2177	CRA/108/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	KESHAVLAL SHAMJIBHAI & CO,	MR PREMAL S RACHH
2178	CRA/109/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	MOHINI SHRICHAND VALECHA SINDHI,	
2179	CRA/110/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	DEVRAJ HARCHUMAL AAHUJA,HARCHUMAL NETUMAL AAUHUJA	
2180	CRA/111/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	SARASWATI CHOITHARAM RAYJA,	
2181	CRA/112/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	MOHANLAL TOLARAM AAHUJA,	MR PREMAL S RACHH
2182	CRA/113/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	HARPALDAS HARCHUMAL RAYJA SINDHI,	

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2183	CRA/114/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	SHRICHAND RIJUMAL RAYJA SINDHI,	MR PREMAL S RACHH
2184	CRA/115/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	POPATBHAI JETHANANA AHUJA SINDHI,	
2185	CRA/116/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	CHANDULAL HARCHUMAL AAUHUJA SINDHI,	
2186	CRA/117/2010	11/10/2010	RAJKOT DISTRICT PANCHAYAT,	MR PREMAL R JOSHI	LADHARAM JETHANANA RAYJA,	
2187	CRA/118/2010	23/02/2011	LASUBEN UKABHAI KOLI THROUGH POA HOLDER BHEMAJI MAD,	MR MAHENDRA U VORA	DEPUTY COLLECTOR,MAMLATDAR, DEESA,VAGHELA POPATJI SENDHAJI	RULE SERVED BY DS,MR DHAVAL M BAROT
2188	CRA/119/2010	16/08/2010	S ASHOKKUMAR & CO,ASHOKKUMAR D BHATIYA PARTNER OF S ASHOKKUMAR & CO,DHANSUKHBHAI KANTILAL SHAH	MR UTPAL M PANCHAL	DARSHANABEN RAMESHCHANDRA CHOLIYA,JAYMINIBEN RAMESHCHANDRA CHOLIYA,FALGUNIBEN RAMESHCHANDRA CHOLIYA,ANSUYABEN PIYUSHKUMAR CHOLIYA,JAGDISH PIYUSHKUMAR CHOLIYA	
2189	CRA/121/2010	11/05/2011	DLF UNIVERSAL LIMITED,	MR ZUBIN F BHARDA	SURASHTRA CHEMICALS LIMITED,	MR GAURAV S MATHUR
2190	CRA/122/2010	02/05/2012	MAHANT JAYENDRAGIRI TRIKAMGIRI,	NOTICE NOT RECD BACK,NOTICE SERVED,MS BINODA GAJJAR	RABARI RANCHHOD VERSHI - DECD.THRO' HEIRS & REP.,DHEBAR WD/O RANCHHOD VERSHI,AMRUT RANCHHOD VERSHI,MINOR JIVRAJBHAI RANCHHOD VERSHI,MITHIBEN RANCHHOD VERSHI,AMBABEN RANCHHOD VERSHI,GITABEN RANCHHOD VERSHI	,UNSERVED EXPIRED (R),MR DIPAK H SINDHI
2191	CRA/123/2010	28/01/2011	RELIANCE TELECOM LIMITED,	MR AMAR N BHATT	GHANSHYAM ROHITBHAI MEHTA,BHAVESH ROHITBHAI MEHTA THROUGH ROHITBHAI KRISHNALAL M	,RULE SERVED
2192	CRA/124/2010	10/07/2018	RAMKUMAR JANGIHSINH CHAUHAN,	MR SP MAJMUDAR	MOTILAL AMRUTLAL MODI,	RULE SERVED,MR AI SURTI
2193	CRA/125/2010	18/08/2010	DILUSHA ALAMSHA FAKIR TRUSTEE,	MR SIKANDER SAIYED	STATE OF GUJARAT,LALSHA SARDARSHA FAKIR (DIWAN),YASINSHA BHIKUSHAH DIWAN,RASULSHA AKBARSHA DIWAN	,DS AFF.NOT FILED (N)
2194	CRA/126/2010	06/09/2016	AKBARALI VALIBHAI THARADARA,MOHAMMADTAKI AKBARBHAI AGHARIYA,SADIKALI HASANBHAI PALASARA,SULTANHUSSAIN AKBARALI AGHARIYA	MR MEHUL H RATHOD	GUJARAT STATE WAKAF BOARD,GULAMBHAI NOORBHAI AGHASHIA,ALIBHAI MOHMMADBHAI CHAROLIA	MR HIMANSU M PADHYA,MR LR PATHAN
2195	CRA/127/2010	05/10/2010	JAT CHOTHAJI CHENAJI,JAT PIRAJI CHOTHAJI	MR VC VAGHELA	DEPUTY COLLECTOR,MAMLATDAR,JAT TAJAJI BHERAJI	GOVERNMENT PLEADER,MR ABHAYKUMAR P SHAH,(MR BHASKAR R DAVE)
2196	CRA/128/2010	25/08/2010	JEGODA JALAMBHAI NATHABHAI,JAGODA RAMJIBHAI VIRSANGBHAI,JAGODA BHEMJIBHAI JALAMBHAI	MR DIPAN DESAI	DEPUTY COLLECTOR,MAMLATDAR,PATEL KANJIBHAI DOSJIBHAI CHANDRAMANIYA,PATEL RAMANBHAI KEVALDAS THEBHAT,PATEL AMRUTLAL KEVALDAS THEBHAT,RANMATAR NATHUBHAI VIRSNAGBHAI,JEGODA JETHIBEN RATANJIBHAI,JEGODA RAMJIBHAI RATANJIBHAI,JEGODA NANJIBHAI HARIBHAI,KHERA MANJIBHAI JITABHAI,JEGODA BHEMJIBHAI DALJIBHAI,JEGODAIJUBEN JIVABHAI,JEGODA KARSANGBHAI ABHUBHAI,BECHARBHAI ABHUBHAI JEGADA,JEGODA DHANRAJBHAI ABHUBHAI,JEGODA FATABHAI ABHUBHAI,JEGODA NARSDANGBHAI ABHUBHAI	,MR SP MAJMUDAR

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2197	CRA/129/2010	22/09/2010	HODAR EXPORTS PVT LTD,HARJIBHAI BHIMJIBHAI HODAR	MR ASHISH M DAGLI	TRIDENT (INDIA) LTD,	MR DEVAN PARIKH
2198	CRA/130/2010	15/03/2012	EKNATH B SHINDE THROUGH POA SURESHBHAI PRHALAD,	MR P P MAJMUDAR	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA
2199	CRA/131/2010	15/03/2012	SURESHBHAI PRHALADBHAI PARIDA,	MR SP MAJMUDAR	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RITURAJ M MEENA
2200	CRA/132/2010	25/11/2010	DHIRUBHAI TALSHIBHAI JHANPADIA,VIHABAHI GOVINDBHAI JHANPADIA,KADVABHAI GOVINDBHAI JHANPADIA,MERAMBHAI MADHABHAI JHANPADIA,MAVJIBHAI TALSHIBHAI JHANPADIA,HARJIBHAI TALSHIBHAI JHANPADIA	MR PY DIVYESHVAR	STATE OF GUJARAT,MAMLATDAR,RAMJIBHAI BAHDABHAI JHANPADIA,KARSANBHAI BHIMABHAI JHANPADIA	,GOVERNMENT PLEADER,MR NIRAV V JOSHI,MR ARVIND B PAREKH
2201	CRA/134/2010	08/03/2011	HIRANEN WD/O AMRATLAL ALAMCHAND SINCE DECD. THROUGH HEIRS,KALPANABEN ASHVINKUMAR SHAH,RAHUL ASHVINKUMAR SHAH,JIGNESH ASHVINKUMAR SHAH,GIRABEN ASHVINKUMAR SHAH,DEVAL ASHVINKUMAR SHAH,SHAH RAJNIKANT KANTILAL,SHAH ROHITKUMAR KANTILAL,SHAH HITENDRAKUMAR KANTILAL	MR HM PARIKH,MR RASESH H PARIKH	RAICHANDBHAI PUNJABHAI SINCE DECD, THROUGH HEIRS,CHANCHALBEN RAICHANDBHAI BHANKODIYA,MANUBHAI RAICHANDBHAI BHANKODIYA,KANTIBHAI RAICHANDBHAI BHANKODIYA,BHAILALBHAI RAICHANDBHAI BHANKODIYA,SURESHBHAI RAICHANDBHAI BHANKODIYA,ASHOKBHAI RAICHANDBHAI BHANKODIYA,RAMESHBHAI RAICHANDBHAI BHANKODIYA,SAVITABEN RAICHANDBHAI BHANKODIYA	,MR NITIN M AMIN
2202	CRA/135/2010	26/09/2014	PATEL DEVJIBHAI MURJI RABDIYA,	MR DHAVAL D VYAS	NATHANI VASANTKUMAR PURSHOTTAM,	MR MB GOHIL
2203	CRA/136/2010	13/09/2010	NURMOHAMMAD RASULBHAI VORA,	MR JN JADEJA	MEHBOOBSHA VAJIRSHA SHEIKH,	
2204	CRA/137/2010	20/07/2012	RAHIMBEN WD/O AHMEDBHAI MOHMADBHAI CHINIWALA,BILALBHAI MOHMADBHAI CHINIWALA	MR MP SHAH,MS. KRUTI M SHAH	NURSHAHI MOMIN JAMAT TRUST,MOHAMMAD HUSAIN KARIMMOHMMAD MOMIN,ISMAIL HAJI GULAMHUSAIN RAJBHARA	NOTICE SERVED BY DS,MR NM KAPADIA
2205	CRA/138/2010	08/03/2011	HASMUKHBHAI JEKISHANDAS CHAUHAN,	MR SP MAJMUDAR,MR P P MAJMUDAR	GEETABEN MADANSINH THAKORE,MADANSINH UMEDSINH THAKORE,HARISHANKAR SHIVCHANRAN KHUSHWAH	(MR SK BUKHARI)
2206	CRA/139/2010	22/11/2010	DAMAN GANGA BOARD MILLS PRIVATE LIMITED,JITENDRA SHAH	MR DC DAVE	INDO PACIFIC SOFTWARE AND ENTERTAINMENT LIMITED,	MR.D K.PUJ
2207	CRA/140/2010	22/11/2010	DAMAN GANGA PAPER MILLS PRIVATE LIMITED,	MR DC DAVE	INDO PACIFIC SOFTWARE AND ENTERTAINMENT LIMITED,	MR.D K.PUJ
2208	CRA/141/2010	27/04/2011	RAKESHBHAI BALDEVBHAI PATEL,USHABEN DASHRATHBHAI PATEL	MR RP DESAI	RANCHHODBHAI DEVABHAI PATEL (SINCE DECD.) THROUGH LEGAL,PRAHLADBHAI RANCHHODBHAI PATEL,HIRABEN WD/O RANCHHODBHAI D PATEL,DAHYABHAI RANCHHODBHAI PATEL,LALBHAI RANCHHODBHAI PATEL,BALDEVBHAI RANCHHODBHAI PATEL,DASHRABHAI RANCHHODBHAI PATEL	
2209	CRA/142/2010	15/09/2010	ABEDABIBI MOHAMMADHUSAIN,	MR KV SHELAT	HANIFABIBI NOORMOHAMMAD (SINCE DECEASED),MAHEBUB NURMOHMMAD,HAJI MOHMMAD NOORMOHMMAD,FARUK NOORMOHMMAD,RAMJANI NOORMOHMMAD	
2210	CRA/143/2010	16/09/2010	SUKIRTIBEN JAYKUMAR MECWAN,	MR HITESH S PADHYA	JAYKUMAR SAMUAL MECWAN,	

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2211	CRA/144/2010	08/12/2010	GULAMMOHYUDIN IBRAHIMBHAI MOMIN,ABDUL RAHIMBHAI ALIBHAI NAVAB,HASANALI GULAMALI,AFTAB ISAMIYA KADVI	MR RA SEJPAL	NAJUMIYA PIRSAHEB DARGAH THROUGH GULAM MOHMAD ABDUL RAHEMAN,MOMIN KAMARALI HAJI GULAMMAHMED (KOTHI),MOMIN HAJI NURMAHMAD HAJI HASAM (SUTARVALA),MOMIN HAJIMAHMAD HAJI ABDULRAHIM (DUDHVALA),MOMIN HAJI ASHIK HUSEN HAJI GULAMALI (LETHVALA),MOMIN GULAM AKBAR GULAMHUSEN NAVAB,MOMIN MEHBUBHUSEN GULAM ABBAS (KOTHI),MOMIN HAJI LIYAKATALI HAJI MAHMAD,CHIEF EXECUTIVE OFFICER-GUJARAT STATE WAKAF BOARD,CHAIRMAN-GUJARAT STATE WAKAF BOARD-GANDHINAGAR,KAMALUDDIN GULAMHUSEN MOMIN	NOTICE SERVED,MR LR PATHAN,MR PRATIK B BAROT
2212	CRA/145/2010	04/10/2010	CHITRA PUBLICITY AND COMPANY,	MR AMAR N BHATT	SATISHBHAI YASHWANTRAV CHIKHALKAR,SHIRISHBHAI KANTILAL PATEL,JAYESHKUMAR NATWARLAL PATEL,KAUSHIKBHAI JAGDISHCHANDRA DUDHIYA,RAKESHBHAI DILBAUGRAI JAIN,KETANBHAI JAYANTILAL PAREKH,CHAIRMAN / BUILDER,CHIEF OFFICER	
2213	CRA/146/2010	04/10/2010	HEIRS OF DECD. BHAVANBHAI VIRJIBHAI SURANI GIRDHAR @ NATHABH,	MR SANDEEP R LIMBANI	RAJKOT MOCHI GNATI SAMAJ TRUST,KANTILAL J VAGHELA,RAMESHBHAI J VALA,DEVJIBHAI NATHABHAI CHAUHAN,CHANDULAL RAMJIBHAI CHAVDA,GIRDHARBHAI DEVJIBHAI VAVLA,BHARATBHAI SUNDARJIBHAI CHAUHAN,RASIKBHAI J ZALA,CHAGANBHAI RAMJIBHAI CHAVDA	
2214	CRA/147/2010	16/01/2013	BABULAL @ RASIKLAL KANJI SHAH,	MR AR THACKER	ANILKUMAR J MAVADIA,	NOTICE SERVED,MR VIJAY H NANGESH,PRATIKSHA D GUPTA
2215	CRA/148/2010	20/12/2010	A.KADAR GAFAR GODIL,	MR PREMAL S RACHH	SATAR KARIM LAKADIYA L.H.R OF HALIMABEN H RAYTA,ISMAIL KARIM LAKADIYA L.H.R OF HALIMABEN H RAYTA,GAFAR KARIM LAKADIYA L.H.R OF HALIMABEN H RAYTA,SHARIFABEN KARIM LAKADIYA L.H.R OF HALIMABEN H RAYTA	NOTICE SERVED,MR PRATIK Y JASANI
2216	CRA/150/2010	25/11/2010	SATHVARA KANTIBHAI HAGOVANBHAI,SATHVARA KANUBHAI HARGOVANBHAI,TUNVAR MAHAMADKHANJI NASARATKHANJI,TUNVAR IBRAHIMKHANJI NASARATKHANJI,TUNVAR BISMILLAKHANJI ASHRAFKHANJI,TUNVAR PARBATKHANJI ASHRAFKHANJI,TUNVAR SHADULLAKHANJI ASHARAFKHANJI	MR RJ GOSWAMI	STATE OF GUJARAT,SUTHAR PRAHELADBHAI BABABHAI,SUTHAR VISNUBHAI BABABHAI	
2217	CRA/153/2010	18/09/2012	TIRTH PLASTIC PVT LTD,	MR TATTVAM K PATEL	M B PARIKH FINSTOCK LTD,MAHESHBHAI B PARIKH, DIRECTOR,DIGANT MAHESHBHAI PARIKH, DIRECTOR	NOTICE SERVED,MR AJ YAGNIK
2218	CRA/154/2010	18/09/2012	TIRTH PLASTIC PVT LTD,	MR TATTVAM K PATEL	M B PARIKH FINSTOCK LTD,MAHESHBHAI B PARIKH, DIRECTOR,DIGANT MAHESHBHAI PARIKH, DIRECTOR	NOTICE SERVED,MR AJ YAGNIK
2219	CRA/155/2010	14/03/2011	KEYUN RAMESHCHANDRA SHAH,	MR SP MAJMUDAR,MR P P MAJMUDAR	ROSSAMMA A JOSHEPH,VIKRANT A JOSEPH,P A JOSEPH (JOJO),UGESH A JOSEPH,FRANCIS A JOSEPH,ROSEMARY A JOSEPH W/O ADARSH HEGDE	,MR. BK. RAJ

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2220	CRA/156/2010	09/08/2011	BAI KULJI MAHAMMAD PANJA,RAHEMAN MAHAMMAD PANJA,HAJI MAHAMMAD PANJA,FAROOK MAHAMMAD PANJA,IQBAL MAHAMMAD PANJA,HAMIDABEN MAHAMMAD PANJA,SAFIYABEN MAHAMMAD PANJA	(MR SANDEEP N BHATT)	BIBIBEN PUNJABHAI DIGI (SINCE DECEASED),AMABEN HUSEN WIFE OF RAHEMAN ISMAIL,ENABEN HUSEN WIFE OF GULAMHUSEN ALIBHAI,ALARAKHA HUSEN KOTWAL,FATMABEN PUNJABHAI (SINCE DECEASED),KAMAL IBHRAM DINGI.,IBRAHIM KALUBHAU DINGI,PUNJABHAI KALUBHAI DINGI,NURUBHAI KALUBHAI DINGI,REMANBHAI KALUBHAI DINGI	,NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),MR SATYAM Y CHHAYA
2221	CRA/157/2010	13/12/2010	CHHITUBHAI KALUBHAI PATEL,	(MR DHIRENDRA MEHTA)	DAHYABHAI MAGANBHAI PATEL,SARPANCH,MAMLATDAR	,MR NV GANDHI
2222	CRA/158/2010	03/12/2010	PATEL KANTIBHAI BABABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,SARDAR SAROVAR NARMADA NIGAM LTD	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2223	CRA/159/2010	18/03/2013	NASIM MEHBUBBHAI LIGHTWALA,KALIM MEHBUBBHHAI LIGHWALA	MR JB DASTOOR	MUSTAKAHMED MOHAMMED ISMILE ANSARI,	VIRAL K SHAH
2224	CRA/160/2010	14/10/2010	CHAUDHARY DALJEEBHAI MOTIBHAI,	MR PANKAJ S CHAUDHARY	DESAI HEMRAJBHAI VIRSANGBHAI,DESAI KANKUBEN HEMRAJBHI,DESAI PRAVINBHAI HEMRAJBHAI,DESAI SAVITABEN HEMRAJBHAI,DESAI DEELIPBHAI HEMARAJBHAI,DESAI KAPILABEN HEMRAJBHAI	
2225	CRA/161/2010	18/10/2010	ARVINDBHAI BABUBHAI RAIYANI,KALPESHBHAI BABUBHAI RAIYANI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	STATE OF GUJARAT,DY. COLLECTOR, RAJKOT.,MAMLATDAR-GONDAL,GIRDHARBHAI BECHARBHAI SORATHIYA,GANDUBHAI MEGHJIBHAI KHUNT	,MR TUSHAR L SHETH
2226	CRA/162/2010	11/05/2011	BOGHABHI NARANBHAI BAMBHANIYA,UKABHAI NARANBHAI BAMBHANIYA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	JENTIBHAI GANDABHAI VADALIYA,MAMLATDAR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,RULE SERVED BY DS,(MR KAMAL M SOJITRA)
2227	CRA/163/2010	16/06/2011	SAVITABEN SHAMJIBHAI CHANIYARA,	MR SP MAJMUDAR,MR P P MAJMUDAR	MAMLATDARA-GONDAL,RAMESHBHAI KARSANBHAI PADALIYA,SATISHBHAI NARANBHAI PADALIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR KAMAL M SOJITRA)
2228	CRA/164/2010	28/01/2011	RELIANCE TELECOM LIMITED,	MR AMAR N BHATT	GHANSHYAM ROHITBHAI MEHTA,BHAVESH ROHITBHAI MEHTA THROUGH ROHITBHAI KRISHNALAL M	,NOTICE NOT RECD BACK
2229	CRA/165/2010	19/11/2010	KHETANI AGRO INDUSTRIES THROUGH SANJAY MANHARLAL KHETA,	MR RAKESH R PATEL	SHRE RAVI RANDALMA TRADING COMPANY THROUGH PRAKASHBHAI VELJI,	
2230	CRA/166/2010	01/12/2010	ELECTROTHERM (INDIA) LIMITED,	MR DIPAK R DAVE	ASSISTANT COLLECTOR,MAMLATDAR,TALATI,PETHA GOVIND DANGAR,RAMA GOVIND DANGAR,PACHAN GOVIND DANGAR	,MR KETAN D SHAH
2231	CRA/167/2010	29/04/2011	HARESH SUNDARLAL GOHEL,	(MR NS SHETH)	GHASHYAMBHAI KANTILAL JANI,ANILBHAI KANTILAL JANI,HASMUKHBEN RASIKLAL JANI DELETED AS PER COURT'S ORDER,HEMANTBHAI RASIKLAL JANI HEIRS OF RESP.NO.3.H.R.JANI,JAYANTILAL SUNDARLAL GOHEL,LILABEN JAYANTILAL GOHEL W/O JAYANTILAL SUNDARLAL GOHEL,PARESH JAYANTILAL GOHEL,PANKAJ JAYANTILAL GOHEL,RAJESH JAYANTILAL GOHEL,MITABEN JAYANTILAL GOHEL,PRAGNABEN JAYANTILAL GOHEL,JAYENDRABHAI SUNDARLAL GOHEL	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),DELETED,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA
2232	CRA/168/2010	22/11/2010	BACHUBHAI ROOPSING TATOD,RAYSING ROOPSING TATOD	MR YATIN SONI	YAKUBBHAI VALIBHAI PATEL,	MR MTM HAKIM

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2233	CRA/169/2010	30/11/2010	GANESHBHAI MULJIBHAI MAKWANA,MANUBHAI DAHYABHAI PARMAR	MR SM BHATT,MR JIGIS S BHATT	HARJIBHAI NARAYANBHAI,MANUBHAI NARAYANBHAI,HAMERBHAI NARAYANBHAI,PITAMBERBHAI NARAYANBHAI,PARSOTAMBHAI NARAYANBHAI	
2234	CRA/170/2010	06/12/2010	PRAFUL P BHATT,	MR MEHUL S SHAH,(MR SURESHM SHAH)	THAKAR PARSHOTAMDAS TULSIDAS DAXINI,	
2235	CRA/171/2010	28/01/2011	PREMJIBHAI SHAMJIBHAI,	MR RAJESH K SHAH,MR ASHVIN J POPAT	KULSUMBEN ALIBHAI (SINCE DECD.),AATEKABEN MAHMADALI (DELETED),HATIMBHAI MAHMADALI,JAINUDIN MAHMADALI (DELETED),MEHBOOBBHAI MAHMADALI (DELETED)	,NOTICE SERVED BY DS, (MR PRANAV M RAVAL)
2236	CRA/172/2010	28/06/2011	ANWARMIYA GAFURMIYA MIR,	MR KV SHELAT	MEHBOOBMIYA AHMEDMIYA SHEIKH L.H. OF AHMEDMIYA BADERMIYA,IQBALHUSSAIN AHMEDMIYA SHEIKH L.H OF AHMEDMIYA BADERMIYA,SALMABIBI D/O AHMEDMIYA BADERMIYA SHEIKH	NOTICE NOT RECD BACK,(MR NIKHIL D JOSHI)
2237	CRA/173/2010	29/12/2010	KIRIT JIVANLAL PATEL,	MR PS CHAMPANERI	VALJIBHAI POPATBHAI MISTRY,	NOTICE SERVED BY DS,MR AB GATESHANIYA
2238	CRA/174/2010	28/06/2011	SANDEEPBHAI RAMESHBHAI PATEL,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA	RAMJIBHAI MULJIBHAI JALAWADIA,	NOTICE SERVED BY DS,NANAVATI ASSOCIATES
2239	CRA/175/2010	28/06/2011	SANDEEPBHAI RAMESHBHAI PATEL,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MR UDAY H BHATT	MULJIBHAI GANGDASBHAI JALAWADIA,	NANAVATI ASSOCIATES
2240	CRA/176/2010	25/11/2010	JEGODA JALAMBHAI NATHABHAI,JEGODA RAMJIBHAI VIRSANGBHAI,JEGODA BHEMJIBHAI JALAMBHAI	MR DIPAN DESAI	DEPUTY COLLECTOR,MAMLATDAR, PALANPUR,PATEL KANJIBHAI DOSJIBHAI CHANDRAMANIYA,PATEL RAMANBAHI KEVALDAS THEBHAT,PATEL AMRUTLAL KEVALDAS THEBHAT,RANMATAR NATHUBHAI VIRSANGBHAI,JEGODA JETHIBEN RATANJIBHAI,JEGODA RAMJIBHAI RATANJIBHAI,JEGODA NANJIBHAI HARIBHAI,KHERA MANJIBHAI JITABHAI,JEGODA BHEMJIBHAI DALJIBHAI,JEGODA IJUBEN JIVABHAI,JEGODA KARSANBHAI ABHUBHAI,BECHARBHAI ABHUBHAI JEGODA,JEGODA DHANRAJBHAI ABHUBHAI,JEGODA FATABHAI ABHUBHAI,JEGODA NARSANGBHAI ABHUBHAI	,MR SP MAJMUDAR
2241	CRA/177/2010	26/11/2010	CHAVDA HEMUJI BADARJI,CHAVDA RANJITSINH LAXMANJI,CHAVDA DASHRATHJI NAVUJI,CHAVDA ANDUJI JAWANJI	MR HM PARIKH,MR RASESH H PARIKH	GOSWAMI BHAGWANGIRI PUNJGIRI,	MR MJ PARIKH
2242	CRA/179/2010	26/09/2012	JAYSHREEBEN CHAMPAKLAL SONI,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	MANSUKHLAL RATILAL PATEL,	RULE SERVED,MR RAJESH B JOSHI
2243	CRA/180/2010	13/12/2010	AHMEDABAD MUNICIPAL CORPORATION THROUGH SENIOR LEGAL ASSISTA,	HL PATEL ADVOCATES	UTTAR GUJARAT VIJ COMP.LTD,	MR DIPAK R DAVE
2244	CRA/181/2010	27/12/2010	SHAMBHUBHAI NANJIBHAI BHUA,	MR SK PATEL	DY.COLLECTOR,MAMLATDAR,PATEL TULSIBHAI BHURABHAI RAMANI,PATEL GOVINDBHAI AMBABHAI VASANI	

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2245	CRA/182/2010	23/09/2011	YOGENDRASINH GURU KARAMSHI RAJA BAWA, BEING THE,	(MR NV ANJARIA)	MAHARAO PRAGMALJI THE THIRD OF KUTCH,MAHARAJKUMAR SHRI HANVANTSINHJI MADANSHINHJI JADEJA,MAHARAJKUMAR SHRI GHANSHYAMSINHJI JORAVARSINHJI JADEJA.,MAHARAJKUMAR SHRI RAGHURAJ SINHJI JORAVARSINHJI JADEJA,,MAHARAJKUMAR SHRI DEVENDRA SINHJI JORAVARSINHJI JADEJA.	NOTICE SERVED BY DS,MR SHIRISH JOSHI,MR MEHUL H RATHOD
2246	CRA/184/2010	25/01/2011	VIKRAM SINGH SEKHON THROUGH RAVINDRA SINGH,	MR AMIT P PATEL	SHV ENERGY PRIVATE LIMITED,	
2247	CRA/186/2010	20/04/2011	PRAKASHKUMAR BHIKHUSINH PARMAR SECRETARY,	MR BN PATEL	HEIRS OF DECEASED BECHARBHAI DHANJIBHAI PATEL,BHARATBHAI BECHARBHAI PATEL,DALIBEN BECHARBHAI PATEL,USHABEN BECHARBHAI PATEL,NAYNABEN BECHARBHAI PATEL,DAKSHABEN BECHARBHAI PATEL,NITUBEN BECHARBHAI PATEL,ANJANA GANGABEN W/O DECE ANJANA GALBABHAI MULJIBHAI,ANJANA CHETNABEN GALBABHAI,ANJANA MANJUBEN GALBABHAI,ANJANA HINABEN GALABABHAI,ANJANA HARIBHAI MULJIBHAI,ANJANA UMABHAI MULJIBHAI,ANJANA SAMUBEN MULJIBHAI WD/O DECE MULJIBHAI UMEDBHAI	,NOTICE SERVED,MR BALENDU N TRIVEDI,MR SANDIP M PATEL
2248	CRA/187/2010	27/09/2017	JAMAJI KARIMJI NAGORWALA (SINCE DECD.),SHABAHANIBIBI JAMALJI NAGORWALA,MOHAMMADSHARIF JAMMALJI NAGORWALA,YUSUFBHAI JAMALJI NAGORWALA,AYUBBHAI JAMALJI NAGORWALA,ISMAILJI JAMMALJI NAGORWALA,IBRAHIM JAMAALJI NAGORWALA,YAKOOB JAMAALJI NAGORWALA,FAROOQ JAMAALJI NAGORWALA,SIDDIQUE JAMAALJI NAGORWALA,RAZAK JAMALJI NAGORWALA,ZUBEDABIBI JAMAALJI NAGORWALA'DAUGHTER AND WIFE OF HAROONBHA,FATMABIBI JAMAALJI KERIMJI NAGORWALA DAUGHTER AND WIFE OF FA,HASINABIBI D/OF JAMAALJI KARIMJI AND WIFE OF AYUBBHAI RAMJUJ,KHERUNNISSA JAMAALJI NAGOREWALA'S D/O AND WIFE OF FIROZE CHA	,MR JB DASTOOR,MR MAULIK G NANAVATI,,MR NN CHHIPA	HEIRS OF JAMALJI AHEMDJI RAMSHIYAWALA,YUSUFBHAI JAMMALJI RAMSHIYAWALA,FATMABEN IQBALBHAI D/O JAMAALJI AHMEDJI RAMSHIYAWALA,AMNABEN IQBALBHAI JAMAALJI AHMEDJI RASHIYAWALA'S D/O WHO DIE,HAMID IQBAL PIPADWALA,FARZANA FIROZBHAI D/O AMNA JAMMALJI,SHABANA AYBBHAI D/O AMNABEN JAMAALJI,MOHASIN IQBALBHAI PIPADAWALA,MINOR RAMEEZ IQBALBHAI PIPADWALA,HASINABIBI IMARANBHAI D/O JAMAALJI AHMEDJI RAMSHIYAWALA,RUKAIYA JAMAALJI RAMSHIYAWALA D/O JAMMALJI AHMEDJI RAMSHIYAW,IMTIHAZ HARUNBHAI CHHIPA,MEHMOOD HARUNBHAI CHIPPA	,RULE SERVED BY DS,MR ASHISH H SHAH
2249	CRA/188/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI LILA ZAVER	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2250	CRA/189/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI BHIKHA HATHI,RABARI KANA HATHI,RABARI GAMAN HATHI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2251	CRA/190/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI ISHWAR HARI,RABARI TEJA HARI THROUGH HIS LEGAL HEIRS,RABARI ISHWAR HARI,RABARI VAHAJI HARI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2252	CRA/191/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI MEVA MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2253	CRA/192/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI LILA MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2254	CRA/193/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI PIRA MAHADEV	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2255	CRA/194/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI VERSI SOMA,KOLI CHAMPABEN SOMA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2256	CRA/195/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,KOLI VIRCHAND HARI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2257	CRA/196/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,KOLI KARSHAN HARI (DECD.) THROUGH LEGAL HEIR	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2258	CRA/197/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,HAMIRA SAVDAS RABARI IS LEGAL HEIRS,CHEHRABHAI HAMIRA RABARI,RABARI RATAN HAMIRA,RABARI GOKLA SAVDAS THROUGH IS LEGAL HEIRS,RABARI MANIBEN GOKLA,MADHA SAVDAS THROUGH LEGAL HEIRS,RABARI BHIKHA MADHA,RABARI CHEHRA MADHA,RABARI HEMABEN MADHA	,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2259	CRA/198/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,KOLI PATHU HARI THROUGH LEGAL HEIRS,KOLI BHUDRAJI PATHUJI,KOLI JALAJI PATHUJI,KOLI KURSHIJI PATHUJI,KOLI RUPAJI PATHUJI,KOLI THANAJI PATHUJI,KOLI VAHJI PATHUJI	,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2260	CRA/199/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI JAMA HAMIR	,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2261	CRA/200/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI NAGJI HAMIR	,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2262	CRA/201/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI NATHU SAVA (DECD.) THROUGH LEGAL HEIRS,PEERA NATHU RABARI,MAGAN NATHU RABARI,AGHRABEN NATHU RABARI	,GOVERNMENT PLEADER,RULE SERVED,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2263	CRA/202/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI KALU JAGMAL	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2264	CRA/203/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI JORA MASRU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2265	CRA/204/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI GAMAN MASRU	,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2266	CRA/205/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI PIRA MASRU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2267	CRA/206/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI GAMAN MAHADEV,RABARI DEVA MAHADEV THROUGH LEGAL HEIRS,RABARI BIJOL DEVA,RABARI MAFA DEVA,RABARI KANA DEVA,RABARI JABUBEN DEVA,RABARI HIRABEN DEVA,RABARI SAKARBEN DEVA,RABARI PIRA MAHADEV (DECD.),RABARI JIVA MAHADEV THROUGH LEGAL HEIRS,RABARI LEMBA JIVA,RABARI BHAVNABEN JIVA,RABARI LASUBEN MAHADEV,RABARI RATANBEN MAHADEV	,GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED
2268	CRA/207/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI SAKARBEN DHULABHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2269	CRA/208/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI ISHWAR BHIKHA	GOVERNMENT PLEADER,UNSERVED EXPIRED (R)
2270	CRA/209/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI MEVABHAI JAGMALBHAI THROUGH LEGAL HEIRS,RABARI LILUBEN MEVABHAI,RABARI JABUBEN MEVABHAI,RABARI SAKARBEN MEVABHAI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2271	CRA/210/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI HARIBHAI JAVERBHAI THROUGH LEGAL HEIRS,RABARI RANIBEN HARIBHAI,RABARI ISHWARBHAI HARIBHAI,RABARI VAGHAJIBAHI HARIBHAI,RABARI JEBARBEN HARIBHAI,RABARI MAFABHAI HARIBHAI,RABARI BABUBHAI HARIBHAI,RABARI JAMA HARIBHAI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2272	CRA/211/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,MAVA HEMRAJ THROUGH LEGAL HEIRS,HARIJAN KALA MAVA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2273	CRA/212/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI VIHA VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2274	CRA/213/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI RAJA MAHADEV,RABARI JAMA MAHADEV	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
2275	CRA/214/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,SUTHAR CHELABHAI KHEMABHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2276	CRA/215/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI MAGANBHAI BHIKHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2277	CRA/216/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI PIRA BHIKHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2278	CRA/217/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI PARBAT BHIKHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2279	CRA/218/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI LEMBA HAMIRA,RABARI HEMABEN HAMIRA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2280	CRA/219/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND ACQUS,RABARI VASI MEVA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2281	CRA/220/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI DHIRA MADHA (DECD.) THROUGH LEGAL HEIRS,KOLI BALDEVBHAI DHIRABHAI,KOLI RAJUBHAI DHIRABHAI,KOLI MAHESHBHAI DHIRABHAI,KOLI JASODABEN DHIRABHAI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2282	CRA/221/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI TALABHAI HARIBHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2283	CRA/222/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR,BAVA MANIBEN RANCHHODGAR (DECD.) THROUGH LEGAL HEIRS,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2284	CRA/223/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI LILUBEN VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2285	CRA/224/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI VALA MADEV (DECD.) THROUGH LEGAL HEIRS,RABARI LILUBEN VALABHAI,RABARI MAVJIBHAI VALABHAI,RABARI PRAVINBHAI VALABHAI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2286	CRA/225/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI RAJABHAI MADHABHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2287	CRA/226/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI ZAVERBEN NATHABHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2288	CRA/227/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI RAJABHAI MADHABHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2289	CRA/228/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI JETHUBEN MOHAN THROUGH LEGAL HEIRS,KOLI GALBA MOHAN,KOLI MAFA MOHAN,KOLI TALA MOHAN	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2290	CRA/229/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI TALA MOHAN	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2291	CRA/230/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI GALBA MOHAN	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2292	CRA/231/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI MAFA MOHAN	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2293	CRA/232/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI BHIKHIBEN CHHAGAN (DECD.)THROUGH LEGAL HEIRS,KOLI ISHWAR CHHAGAN,KOLI ISHWAR CHHAGAN	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2294	CRA/233/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI DHIRA MADHA (DECD.) THROUGH LEGAL HEIRS,KOLI HAMIRJI BAJUJI (DECD.) THROUGH KOLI SHANTABEN HAMIRJI,KOLI NAGJI BAJUJI (DECD.) THROUGH LEGAL HEIRS,KOLI VINODJI NAGJI,KOLI BHUPATJI NAGJI,KOLI SANAJYJI VIRCHANDJI,KOLI GITABEN VIRCHANDJI,KOLI VIRCHANDJI BAJUJI(DECD) THROUGH LEGAL HEIRS,KOLI RAJESHBHAI VIRHCANDJI,KOLI TINAJI VIRCHANDJI,KOLI BALUBEN VIRCHANDJI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2295	CRA/234/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI JIVA PANA (DECD.) THROUGH LEGAL HEIRS,KOLI GALBIBEN JIVAJI,KOLI GAJUJI JIVAJI,KOLI GOVAJI JIVAJI,KOLI PRATAPJI JIVAJI THROUGH HEIRS NO.2/1 TO 2/3	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2296	CRA/235/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI KALU MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2297	CRA/236/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI LALA RAJA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2298	CRA/237/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MEVA RAJA (DECD.) THROUGH LEGAL HEIRS,RABARI DAHYA MAVA,RABARI JORA MAVA,RABARI AMARBEN MAVA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2299	CRA/238/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI PATHU HARI THROUGH LEGAL HEIRS,KOLI BHADURJI PATHUJI,KOLI JELAJI PATHUJI,KOLI KURSHIJI PATHUJI,KOLI NATHAJI PATHUJI,KOLI VAHAJI PATHUJI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2300	CRA/239/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI VIRCHAND HARI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2301	CRA/240/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI KARSAN HARI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2302	CRA/241/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI VERSI SOMA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2303	CRA/242/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI DANA MAHADEV (DECD.) THROUGH LEGAL HEIRS,RABARI DAHYA DANA,RABARI MOTI DANA,RABARI KHENGAR DANA,RABARI MAFA DANA,RABARI KUVARBEN DANA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2304	CRA/243/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI DAHYA DANA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2305	CRA/244/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MOTI DANA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2306	CRA/245/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI KHENGAR DANA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2307	CRA/246/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MAFA DANA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2308	CRA/247/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MAFA MALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2309	CRA/248/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI DHUDA VIHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2310	CRA/249/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI ISHWAR MEVA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2311	CRA/250/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI LEMBA MEGHA	GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2312	CRA/251/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI HAMIRA SAVDAS (DECD.) THROUGH LEGAL HEIRS,RABARI CHEHARA HAMIRA,RABARI RATANBEN HAMIRA,RABARI GOKLA SAVDAS THROUGH LEGAL HEIRS,RABARI MANIBEN GOKLA,RABARI MADHA SAVDAS THROUGH LEGAL HEIRS,RABARI BHIKHA MADHA,RABARI CHEHARA MADHA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2313	CRA/252/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MADHA HEMRAJ (DECD) THROUGH LEGAL HEIRS,RABARI RAJA MADHA,RABARI RANA MADHA,RABARI PIRA MADHA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2314	CRA/254/2010	22/03/2012	SHEELABEN ASHOKBHAI SHAH,	MR MANAV A MEHTA	HEIRS OF DECD.HANSABEN VADHANINAGJIBHAI H VADHANI,ASHWINGBHAI H VADHANI,VIREN N VADHANI,JIGNYASA N VADHANI,MANISHA N VADHANI	NOTICE SERVED
2315	CRA/259/2010	03/02/2011	STATE OF GUJARAT,PRINCIPAL SECRETARY,UNDER SECRETARY,SECRETARY,ADDITIONAL DIRECTOR,COMMISSIONER,DEAN, PANDIT DINDAYAL MEDICAL COLLEG	GOVERNMENT PLEADER	SALOT MAKSUD AAMADBHAI,	MR SUNIL L MEHTA
2316	CRA/260/2010	20/01/2011	UMRETH VISHA KHADAYATA VANIK VADI & GANPATIJI TEMPLE,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAVE DEVESH NATVERLAL,DAVE ASHOK NATVERLAL,DAVE PARESH NATVERLAL,DAVE HEMANT NATVERLAL,DAVE JYOTI NATVERLAL W/O VYAS SUBHASHCHANDRA JOSHI,DAVE RUTULATA NATVERLAL,DAVE HIMSUTA NATVERLAL	
2317	CRA/263/2010	14/12/2010	MADHUBEN MATHURJI THAKOR & ORSTHROUGH LEGAL HEIRS,RAMESHJI MATHURJI THAKOR,KUNVARBEN MATHURJI THAKOR,GAJIBEN MATHURJI THAKOR,VAJIBEN MATHURJI THAKOR,JAMNABEN MATHURJI THAKOR,GABHAJI CHATURJI THAKOR,MAHESHBHAI VINUBHAI PATEL,DAKSHABEN MAHESHBHAI PATEL	MR MOUSAM R YAGNIK	SHANABHAI BHARATSINH PARMAR (DECD.) THROUGH LEGAL HEIRS,TARULATABEN SHANABHAI PARMAR,BIREN SHANABHAI PARMAR,VEDANT KADAM,VINODBHAI KANTIBHAI PATEL,VISHNUBHAI V PATEL	,MR AB MUNSHI
2318	CRA/264/2010	24/04/2012	NARENDRABHAI RAIJIBHAI PATEL,	MR PY DIVYESHVAR	STATE OF GUJARAT,MAMLATDAR, SINOR,AMBHUBHAI VALJIBHAI VANKAR,NAGJIBHAI DAYALBHAI VANKAR,DAHYABHAI PRAYJIBHAI VANKAR	GOVERNMENT PLEADER,RULE SERVED BY DS,MR VC VAGHELA
2319	CRA/265/2010	21/02/2011	HARIJAN NATHABHAI NATHUBHAI BALWA,HARIJAN NATHUBHAI PUNJABHAI BALWA (DIED HEIR APP.IS PENDING)	MR AR THACKER	HARIJAN NAVIN @ NAVNEET VEERA CHUDASMA,HARIJAN NATHIBEN VEERABHAI BALWA	NOTICE SERVED,MR SATYAM Y CHHAYA
2320	CRA/266/2010	15/03/2011	ALTAFHUSEN TAVAKKALHUSEN BUKHARI THROUGH POA WASIM Z FARUKI,	MR MM SAIYED	THRITY ERACHSHA JINWALA,KHERUNNISA TAVAKKALHUSEN BUKHARI,FARZANA TAVAKKALHUSEN BUKHARI	NOTICE SERVED,MR BOMI H SETHNA
2321	CRA/267/2010	17/06/2011	VIRJIBHAI HIRJIBHAI (DECD.) THROUGH LEGAL HEIRS,PATEL LAXMIBEN VIRJIBHAI,PATEL REKHABEN VIRJIBHAI,PATEL JAYANTILAL VIRJIBHAI,PATEL PARESHBHAI VIRJIBHAI	MS SONAL D VYAS	PAREKH KANHIYALAL AMRATLAL (SINCE DECD.),PRAKASH KUMAR C PAREKH,BIPINKUMAR C PAREKH,JITENDRA C PAREKH,BHANUBEN K SANGHVI,RAMILABEN J KANKIA,SHAKUNTALABEN CHANDRAKANT PAREKH.,GITABEN DOLARBHAI SANGHAVI,DHIRAJLAL AMRUTLAL PAREKH	,MR MEHUL S SHAH,(MR SURESHM SHAH)
2322	CRA/268/2010	15/02/2011	KIRITKUMAR NARSHIBHAI BHATIA (K N VANDHUCHA),RANJITSINH NARSHIBHAI BHATIA	MR MEHUL S SHAH,(MR SURESHM SHAH)	JAYABEN NATHUGAR GUSAI,JAGDISHGAR NATHUGAR GUSAI,MAHENDRAKUMAR NATHUGAR GUSAI,PARVATIBEN NATHUGAR GUSAI	,MR CH VORA
2323	CRA/269/2010	21/06/2011	HARIDASBHAI (HARIDARSHANBHAI) PROP.OF MARUTI ENGINEERING,	MR SP MAJMUDAR,MR P P MAJMUDAR	PARESHBHAI CHANDRAKANT SHAH PROP. OF KRISHNA STEEL TRADERS,	RULE SERVED
2324	CRA/272/2010	25/02/2011	ISHWARBHAI RAMDAS PATEL,	MRS NISHA M PARIKH	ASHOKSINH UDAJI RAJPUT,BECHARBHAI MOHANDAS PATEL	NOTICE SERVED,(MR NC NAYAK),MS JYOTSNA M AMIN

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2325	CRA/273/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,PANCHAL JAGMAL RAJA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2326	CRA/274/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,PANCHAL DHARMA JAVA (DECD.)_ THROUGH LEGAL HEIRS,PANCHAL VIHA DHARMA,PANCHAL MANIBEN DHARMA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2327	CRA/275/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI MADHA SURTA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2328	CRA/276/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI MADHA SURTA,KOLI JAGMAL SURTA,KOLI DHARMABEN SURTA,KOLI GAJUBEN MOHAN,KOLI LILBEN SENDHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2329	CRA/277/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI SENDHA SURTA (DECD.) THROUGH LEGAL HEIRS,KOLI LAXMIBEN SENDHA,KOLI JAGMAL SURTA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2330	CRA/278/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MEVA VIHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2331	CRA/279/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI PUNJIBEN HARJI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2332	CRA/280/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MAGAN NATHU,RABARI PIRA NATHU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2333	CRA/281/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MAGAN MEVA,RABARI MAFA MEVA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2334	CRA/282/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI GOVA MAHADEV	GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2335	CRA/283/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MEVA KHODA (DECD.) THROUGH LEGAL HEIRS,RABARI LEMBA MEVA,RABARI VAHJI MEVA,RABARI BHURA MEVA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2336	CRA/284/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI DHUDA MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2337	CRA/285/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI ISHWARBHAI DANABHAI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2338	CRA/286/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI LEMBA DANA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2339	CRA/287/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI ARJAN MASRU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2340	CRA/288/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MAHADEV RAYMAL (DECD) THROUGH LEGAL HEIRS,RABARI RAJA MAHADEV,RABARI JAMA MAHADEV,RABARI ISHWAR MAHADEV,RABARI RANA MAHADEV,RABARI ZABUBEN MAHADEV,RABARI AMARBEN MAHADEV	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2341	CRA/289/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI PUNJABHAI RAYMALBHAI (DECD.),RABARI GAMAN PUNJA,RABARI LILA PUNJA,RABARI SAKARBEN PUNJA,RABARI MAFA PUNJA,RABARI AMARBEN PUNJA,RABARI ZEBARBEN PUNJA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2342	CRA/290/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,KOLI RAVTA MULA (DECD.) THROUGH LEGAL HEIRS,KOLI CHAMPABEN RAVTA,KOLI KALUBEN RAVTA,KOLI SITABEN DAHYA,KOLI VINA DAHYA	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2343	CRA/291/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MEGHA AJU,RABARI MANIBEN AJU	GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2344	CRA/292/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR,BAVA MANIBEN RANCHHODGAR (DECD.),BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR,BAVA NATHUBEN RANCHHODGAR (DECD.) THROUGH LEGAL HEIRS,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2345	CRA/293/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI NAGJI MADHA,RABARI MADHA VANA (DECD.) THROUGH LEGAL HEIRS,RABARI NAGJI MADHA,RABARI KESHARBHAI VANA (DECD.),RABARI NAGJI MADHA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2346	CRA/294/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT,RABARI MASRU HATHI (DECD.) THROUGH LEGAL HEIRS,RABARI JORA MASRU,RABARI AMARBEN MASRU (DECD.) THROUGH LEGAL HEIRS,RABARI JORA MASRU	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2347	CRA/295/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI VAHJI MANA,RABARI GENGA MANA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2348	CRA/296/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI BHIKHA MAHADEV	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2349	CRA/297/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MAFA LALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2350	CRA/298/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI PANCHA ZAVER	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2351	CRA/299/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI KALU HATHI,RABARI MEVA HATHI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2352	CRA/300/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MALA NATHU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2353	CRA/301/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI NARAN CHELA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2354	CRA/302/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI DHUDA JAKSI (DECD.) THROUGH LEGAL HEIRS,RABARI NARSI DHUDA,RABARI RANIBEN DHUDA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2355	CRA/303/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI LAL NATHU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2356	CRA/304/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI LALA JAGMAL	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2357	CRA/305/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MEVA RAJA(DECD.) THROUGH LEGAL HEIRS,RABARI DAHYA MEVA,RABARI JORA MEVA,RABARI AMRATBEN MEVA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2358	CRA/306/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI VEERA VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2359	CRA/307/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI JORA MEVA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2360	CRA/308/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI KALU MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2361	CRA/309/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI CHELA MADHA (DECD.) THROUGH LEGAL HEIRS,RABARI MAFA CHELA,RABARI RANA CHELA,RABARI AMRATBEN CHELA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2362	CRA/310/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MAHADEV OKHA (DECD.) THROUGH LEGAL HEIRS,RABARI HARI MAHADEV,RABARI MEVA JIBHA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2363	CRA/311/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI BHATHI SARDAS (DECD) THROUGH LEGAL HEIRS,RABARI DHUDA BHATHI,RABARI PEERA BHATHI,RABARI JAMA BHATHI,RABARI MOTI BHATHI,RABARI VALA SARDAS,RABARI DANA SARDAS (DECD.) THROUGH LEGAL HEIRS,RABARI NARAN DANA,RABARI MOTI DANA,RABARI CHEHARBEN DANA,RABARI HARI SARDAS,RABARI LALA SARDAS,RABARI CHELA RAYMAL,RABARI PEERA RAYMAL	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2364	CRA/312/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MEVA JODHA (DECD.) THROUGH LEGAL HEIRS,RABARI HARI MEVA,RABARI BHIKHA MEVA,RABARI KANA MEVA,RABARI MASRU JODHA (DECD.) THROUGH LEGAL HEIRS,RABARI KALU MASRU,RABARI GAMAN MASRU,RABARI RANA MASRU,RABARI JORA CHELA	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI

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2365	CRA/313/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI LILA LALA,RABARI NAGJI CHELA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2366	CRA/314/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MAHADEV BHAGVAN THROUGH LEGAL HEIRS,RABARI GAMAN MAHADEV,RABARI LILA MAHADEV,RABARI JAMA MAHADEV,RABARI KALU MAHADEV,RABARI HEMAB EN BHAGVANJI THROUGH LEGAL HEIRS,RABARI VALA HIRA,RABARI MALA HIRA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2367	CRA/315/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI VALA DHANRAJ THROUGH LEGAL HEIRS,RABARI GOVA VALA THROUGH LEGAL HEIRS,RABARI MEVA VALA,RABARI PEERA VALA,RABARI MOTI VALA,RABARI GHENGA VALA,RABARI ISHVAR GOVA,RABARI LILA GOVA,RABARI MANIBEN GOVA,RABARI RANA VIHA,RABARI CHELA VIHA THROUGH LEGAL HEIRS,RABARI MAGAN CHELA,RABARI PANCHA CHELA,RABARI RANIBEN CHELA,RABARI CHELA JAGMAL THROUGH LEGAL HEIRS,RABARI JORA CHELA,RABARI NAGJI CHELA,RABARI ISHVAR CHELA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2368	CRA/316/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MAHADEV JAGMAL THROUGH LEGAL HEIRS,RABARI DEVA MAHADEV THROUGH LEGAL HEIRS,RABARI BIJOL DEVA,RABARI MAFA DEVA,RABARI KANA DEVA,RABARI ZABUBEN DEVA,RABARI HEERABEN DEVA,RABARI SAKARBEN DEVA,RABARI GAMAN MAHADEV	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2369	CRA/317/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI KHENGAR VASRAM,RABARI JORA VASRAM,RABARI LASUBEN VASRAM,RABARI KANA VASRAM	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2370	CRA/318/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MALA MAHADEV THROUGH LEGAL HEIRS,RABARI RATANBEN MALA,RABARI MAFA MALA,RABARI MANIBEN MALA,RABARI DAHYA MALA THROUGH LEGAL HEIRS,RABARI VIJABEN MALA,RABARI ZEBARBEN MALA,RABARI RUPIBEN MALA,RABARI SOBHABEN MALA,RABARI JAMABEN MALA,RABARI ZAVERBEN DAHYA,RABARI NAGJI DAHYA,RABARI CHETNABEN DAHYA	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2371	CRA/319/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI DAHYA MALA THROUGH LEGAL HEIRS,RABARI ZEBARBEN DAHYA,RABARI CHETNABEN DAHYA,RABARI NAGJI DAHYA	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2372	CRA/320/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI PEERA MEGHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2373	CRA/321/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MAGAN MEGHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2374	CRA/322/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,KOLI MOBATA PANA (DECD.) THROUGH LEGAL HEIRS,KOLI DADAMBEN MOBATAJI,KOLI CHATURAJI MOBATAJI,KOLI PEERAJI MOBATAJI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2375	CRA/323/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI MADHA VANA (DECD.) THROUGH LEGAL HEIRS,RABARI NAGJI MADHA,RABARI KESARBAI VANA (DECD.) THROUGH LEGAL HEIRS,RABARI NAGJI MADHA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2376	CRA/324/2010	16/06/2012	UNION OF INDIA,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND,RABARI VALA VANA (DECD.) THROUGH LEGAL HEIRS,RABARI MAFA VALA,RABARI RAJA VALA,RABARI TEJA VALA,RABARI RANA VALA,RABARI VAHJI VALA,RABARI LEMBA VALA,RABARI ZEBERBEN VALA	,GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2377	CRA/325/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI JORA BHATHI,RABARI LADUBEN BHATHI,RABARI ZEBERBEN BHATHI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2378	CRA/326/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI JORA BHATHI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2379	CRA/327/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI CHEHARA NATHU,RABARI RANIBEN NATHU,RABARI BABU NATHU,RABARI PIRA NATHU,RABARI ZABUBEN NATHU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2380	CRA/328/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI MAFA VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2381	CRA/329/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI RANAVALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2382	CRA/330/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI RAJA VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2383	CRA/331/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI TEJA VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2384	CRA/332/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LEMBA VALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2385	CRA/333/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI DANA JAGMAL	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2386	CRA/334/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LEELA JAGMAL (DECD) THROUGH LEGAL HEIRS,RABARI JAMABEN LALA,RABARI NARSINHA LALA,RABARI VINABEN LALA,RABARI JADIBEN LALA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2387	CRA/335/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI VELA JAGMAL	GOVERNMENT PLEADER,MR JIGAR G GADHAVI
2388	CRA/336/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI HARI JAGMAL	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2389	CRA/337/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LILA PUJA,RABARI PIRA PUJA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2390	CRA/338/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI GENGA RAMJI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2391	CRA/339/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LADUBEN RAMJI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2392	CRA/340/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,KOLI ZAVERBEN VASA,KOLI KACHRA VASA,KOLI ZAVERBEN VASA,KOLI KIRAN VASA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2393	CRA/341/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI HAMIRA SAVA	GOVERNMENT PLEADER,MR JIGAR G GADHAVI

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2394	CRA/342/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI PIRA NATHU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2395	CRA/343/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI MAGAN NATHU	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2396	CRA/344/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI JODHA HEMRAJ (DECD) THROUGH RABARI JAGMAL J JODHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2397	CRA/345/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI KALYAN MALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2398	CRA/346/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI KALYAN MALA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2399	CRA/347/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI BHIKHA JAGMAL	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2400	CRA/348/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI DAHYA MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2401	CRA/349/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI PIRA MADHA	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2402	CRA/350/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI MADHA HEMRAJ (DECD.) THROUGH LEGAL HEIRS,RABARI RAJA MADHA,RABARI RANA MADHA,RABARI PIRA MADHA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2403	CRA/351/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LALA JAGMAL(DECD.) THROUGH LEGAL HEIRS,RABARI JAMABEN LALA,RABARI NARSINHA LALA,RABARI VINABEN LALA,RABARI JADIBEN LALA,RABARI RANA JAGMAL,RABARI HARI JAGMAL,RABARI VELA JAGMAL	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI

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2404	CRA/352/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI JAGMAL DEVJI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2405	CRA/353/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LILA DEVJI	GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2406	CRA/354/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI PIRA MADHA (DECD.) THROUGH LEGAL HEIRS,RABARI BABUBHAI PIRABHAI,RABARI AMRATBHAI PIRABHAI,RABARI PARBATBHAI PIRABHAI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2407	CRA/355/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI PIRA MADHA (DECD.) THROUGH LEGAL HEIRS,RABARI BABUBHAI PIRABHAI,RABARI AMRATBHAI PIRABHAI,RABARI PARBATBHAI PIRABHAI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2408	CRA/356/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI HARI VASA (DECD.) THROUGH LEGAL HEIRS,RABARI PARBAT HARI,RABARI MERAJ HARI,RABARI RAMESH HARI,RABARI VIJABEN HARI,RABARI JORA VASA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2409	CRA/357/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI DANA MAHADEV (DECD.) THROUGH LEGAL HEIRS,RABARI LASUBEN DANA,RABARI ISHWAR DANA,RABARI LEMBA DANA,RABARI BHIKHIBEN DANA,RABARI MAGAN DANA,RABARI AMRAT DANA	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2410	CRA/358/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI KARSAN DEVJI (DECD.) THROUGH LEGAL HEIRS,RABARI LILUBEN KARSAN,RABARI DASHRATH KARSAN,RABARI VIJABEN KARSAN,RABARI KANABHAI KARSAN	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2411	CRA/359/2010	16/06/2012	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR PS CHAMPANERI	STATE OF GUJARAT THROUGH DY.COLLECTOR AND,RABARI LAKHMABEN DEVJI (DECD.)THROUGH LEGAL HEIRS,RABARI KARSAN DEVJI (DECD.) THROUGH LEGAL HEIRS,RABARI LILUBEN KARSAN,RABARI DASHRATH KARSAN,RABARI VIJABEN KARSAN,RABARI KANA KARSAN,RABARI LALA DEVJI,RABARI JAGMAL DEVJI	,GOVERNMENT PLEADER,MR RAJENDRA GADHAVI,MR JIGAR G GADHAVI
2412	CRA/360/2010	21/01/2011	DEVENDRABHAI DAHYABHAI JANI,	MR NILESH A PANDYA	BHANUBHAI BAPALAL DAVE,	
2413	CRA/362/2010	17/01/2011	PRADEEPSINH CHANDRASINH GOHIL THROUGH POA MAHAMMADYUNUS MAJA,	MS SEJAL V SUTARIA	NARESHBHAI SAVAILBHAI BAKSHI,PIYUSHBHAI RASIKLAL SHAH,KIRITBHAI R SHAH	
2414	CRA/363/2010	30/12/2010	NARAYANPRASAD JUGALKISHOR BHAKKAD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA	GOVIND JAMNADAS ASARANI,RAJESH GOVIND ASARANI,VINDOKUMAR RADHESHYAM BANSAL,M/S V K BANSAL & CO	,MR AR THACKER

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2415	CRA/1/2011	22/03/2011	HIMSON INTERNATIONAL PVT LTD THROUGH DIRECTOR,	MR AD DESAI,MR BHADRESH C PATEL,LOPA M BHATT	HIMSON ENGINEERING PVT LTD,	MS MEGHA JANI
2416	CRA/4/2011	23/03/2012	STATE OF GUJARAT,REGIONAL DIRECTOR OF MUNICIPALITIES	GOVERNMENT PLEADER	DINKARRAL PARSOTAM TERAIYA,GONDAL NAGARPALIKA THROUGH PRESIDENT	RULE SERVED,MR YATIN SONI,MR SHAKEEL A QURESHI
2417	CRA/5/2011	22/06/2011	MAGANBHAI LAVJIBAHI TAILOR(SINCE DECD.) AND RAMESHBHAI MAGAN,SHARDABEN RAMESHBHAI TAILOR,SANJAYBHAI RAMESHBHAI TAILOR,BHASAKARBHAI RAMESHBHAI TAILOR	MR SP MAJMUDAR	SONI JAGNATH BABURAO BHADGAOKAR,	
2418	CRA/6/2011	12/01/2011	YUVRAJ PRUTHVISINHJI I E MAHARAO PRAGMULJI THIRD OF KUTCH,	MR MEHUL H RATHOD	MAHARAOKUMAR SHRI HANVANTSINHJI MADANSINH JADEJA,JAHARAOKUMAR SHRI GHANSHYAMSINHJI JORAVARSINHJI JADEJA,JAHARAOKUMARSHRI RAGHURAJSINHJI JORAVARSINHJI JADEJA,MAHARAOKUMARSHRI DEVENDRASINHJI JORAVARSINHJI JADEJA,MATA NA MADH JAGIR (PUBLIC TRUST),KAPADI YOGENDRASINH RAJASHRI KARAMSINH MAHANT & PRAMUKHSHRI,KHENGARJI VELUBHA JADEJA,RAMESHCHANDRA NARANJI SHAH,PRAVINSINH RUPSUNGJI VADHER,THE CHARITY COMMISSIONER	
2419	CRA/7/2011	23/09/2011	YUVRAJ PRUTHVISINHJI I E MAHARAO PRAGMULJI THIRD OF KUTCH,	MR MEHUL H RATHOD	MAHARAOKUMAR SHRI HANVANTSINHJI MADANSINH JADEJA,JAHARAOKUMAR SHRI GHANSHYAMSINHJI JORAVARSINHJI JADEJA,JAHARAOKUMARSHRI RAGHURAJSINHJI JORAVARSINHJI JADEJA,MAHARAOKUMARSHRI DEVENDRASINHJI JORAVARSINHJI JADEJA,MATA NA MADH JAGIR (PUBLIC TRUST),KAPADI YOGENDRASINH RAJASHRI KARAMSINH MAHANT & PRAMUKHSHRI,KHENGARJI VELUBHA JADEJA,RAMESHCHANDRA NARANJI SHAH,PRAVINSINH RUPSUNGJI VADHER,THE CHARITY COMMISSIONER	NOTICE NOT RECD BACK,NOTICE SERVED, (MR NV ANJARIA),MR SHIRISH JOSHI,MR C B UPADHYAYA
2420	CRA/8/2011	09/05/2011	PATEL BHIKHABHAI BHAVANBHAI NATHANI,	MR SP MAJMUDAR,MR P P MAJMUDAR	BHAGWANJIBHAI KHIMABHAI NATHANI,	NOTICE SERVED,MR UMANG R VYAS
2421	CRA/9/2011	04/03/2011	MANEKLAL ATMARAMBHAI PATEL,	MR DEVDIP BRAHMBHATT	AJAY GOPALDAS KOTHARI,VIJAY GOPALDAS KOTHARI,SULOCHANABEN GOPALDAS KOTHARI DELETED AS PER COURT'S ORDER,JAYSHRIBEN NALINKANT SHAH	SERVED BY AFFIX(N),DELETED,(MR SR DIVETIA)
2422	CRA/10/2011	08/02/2011	SOMABHAI KARSANBHAI RABARI,	MR TATTVAM K PATEL	MEMBERS OF BALKRISHNA APARTMENT, MANINAGAR NARAYANMANI APART,RAJUBHAI V AGRAWAL,HIMANSHUBHAI R MEHTA,GUNVAVANTBHAI C DESAI,VITTHALBHAI R THAKKAR,GNASHYAMBHAI S PATEL,SATISH J PANDYA,HEIRS OF BIPINCHANDRA S SHELAT,M V NARAYAN,MANGALABEN C THAKKAR,BHIKHABHAI S THAKKAR,USHABEN V AGRAWAL,ADMINISTRATOR OF MALVIKABEN R MUNSIF JAGRUTIBEN,BABUBEN MALJIBHAI DESAI	
2423	CRA/11/2011	14/03/2011	SHAMDUDDIN IBRAHIM THROUGH POA KALUBAHI HASAMJI R,	MR ARIF A SHEKH	GOVIND MORMAN,CHIMANBHAI PATNI	

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2424	CRA/12/2011	02/12/2011	AJANA RAMJI VIRSANGBHAI,	MR KEYUR A VYAS	STATE OF GUJARAT,CHAUDHARY SANTOKBEN DUNGARBHAI,CHAUDHARY KANJYBHAI DUNGARBHAI,CHAUDHARY LAXMANBHAI DUNGARBHAI,CHAUDHARY BABIBEN DUNGARBHAI,CHAUDHARY DINESHBHAI DUNGARBHAI,MAMLATDAR	NOTICE SERVED,MR PANKAJ S CHAUDHARY
2425	CRA/13/2011	25/01/2011	PATEL KHEMCHANDBHAI CHELABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2426	CRA/14/2011	25/01/2011	PATEL ISHVARBHAI NAGARDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2427	CRA/15/2011	25/01/2011	PATEL MOHANLAL SHIVRAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2428	CRA/16/2011	25/01/2011	PATEL AMRUTLAL KANJIBHAI PIMPALIYA - PATEL NATVARLAL KANJIBH,PATEL JAYANTILAL KANJIBHAI PIMPALIYA - PATEL NATVARLAL KANJI,PATEL NATVARLAL KANJIBHAI PIMPALIYA - PATEL NATVARLAL KANJIB,PATEL SAVITABEN KANJIBHAI PIMPALIYA - PATEL NATVARLAL KANJIB,PATEL HIRABEN KANJIBHAI PIMPALIYA - PATEL NATVARLAL KANJIBHA,PATEL RAMILABEN KANJIBHAI PIMPALIYA - PATEL NATVARLAL KANJIB,PATEL DIWALIBEN WD/O KANJIBHAI MAGANBHAI PIMPALIYA - PATEL,PATEL SITARAMBHAI KANJIBHAI PIMPALIYA - PATEL NATVARBHAI KAN	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2429	CRA/17/2011	25/01/2011	PATEL NAROTTAMBHAI RAMJIDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2430	CRA/18/2011	25/01/2011	PATEL KANTIBHAI LILACHANDDAS - PATEL PRAHLADBHAI LILACHANDDA,PATEL PRAHLADBHAI LILACHANDDAS - PATEL PRAHLADBHAI LILACHAND,PATEL MANIBEN LILACHANDDAS - PATEL PRAHLADBHAI LILACHANDDAS,PATEL SHARDABEN LILACHANDDAS - PATEL PRAHLADBHAI LILACHANDDA,PATEL KASHIBEN WD/O LILACHANDDAS SHANKERDAS - PATEL PRAHLADB	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2431	CRA/19/2011	25/01/2011	PATEL KANTIBHAI LILACHANDDAS - PATEL PRAHLADBHAI LILACHANDDA,PATEL PRAHLADBHAI LILACHANDDAS - PATEL PRAHLADBHAI LILACHAND,PATEL MANIBEN LILACHANDDAS - PATEL PRAHLADBHAI LILACHANDDAS,PATEL SHARDABEN LILACHANDDAS - PATEL PRAHLADBHAI LILACHANDDA,PATEL KASHIBEN WD/O LILACHANDDAS SHANKERDAS - PATEL PRAHLADB	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2432	CRA/20/2011	25/01/2011	PATEL BHIKHABHAI MULCHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2433	CRA/21/2011	25/01/2011	PATEL BHOGILAL ISHVARLAL,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2434	CRA/22/2011	25/01/2011	PATEL BHIKHABHAI PRABHUDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2435	CRA/23/2011	25/01/2011	PATEL MADHAVALAL AMBARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	

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2436	CRA/24/2011	25/01/2011	PATEL SHANKARLAL SHIVRAMDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2437	CRA/25/2011	25/01/2011	HEIRS OF DECEASED PATEL HARGOVANBHAI JOITARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,DEPUTY COLLECTOR SHRI LAND ACQUISITION,EXECUTIVE ENGINEER SHRI	
2438	CRA/26/2011	28/01/2011	LALJIBHAI RAVJIBHAI PATEL,MAHENDRAKUMAR PANNALAL SHAH,BHARATKUMAR KIRTANBHAI PANCHAL,HARISHKUMAR VEPARIMAL KALWANI,DEVILABEN BHIKHABHAI RABARI,PANNALAL CHIMANLAL SHAH,NAVINBHAI P PAREKH,VITHHALBHAI NARANBHAI VALAND,KAMLESH KANTIBHAI PANCHAL	MR MURALI N DEVNANI	PRAVINBHAI CHIMANLAL SHAH,TEJURAM PRAHLADRAI LALWANI,MAMTABEN CHANDRAPRAKASH NATHANI,NANUBHAI HARMANBHAI PAREKH,KISHORKUMAR VITTHALDAS PATEL,CHIEF OFFICER	,MR MRUGEN K PUROHIT,(MR ASHISH D OZA)
2439	CRA/27/2011	28/02/2011	PRAJAPATI MOTIBHAI LAKHUBHAI TEJABHAI,PRAJAPATI AMBARAMBHAI LAKHUBHAI TEJABHAI	MR MAHESH BHAVSAR	THAKORE JAVANJI VALMAJI,PRAJAPATI SOMABHAI VASHABHAI	,MR TEJAS P SATTA
2440	CRA/28/2011	25/01/2011	DHIRAJLAL VISANJI THACKER THROUGH HEIRS,SAVITABEN DIRAJLAL THACKER,KHANT DHIRAJLAL THACKER,BHAMINI JAYESH THACKER,JIGNA YOGESH THACKER	MR AR THACKER	JEEVAN AATU MALA HARIJAN,SECRETARY,COLLECTOR,DEPUTY COLLECTOR	
2441	CRA/29/2011	01/03/2011	DHIRAJLAL VASTABHAI THUMER THROUGH SACHIN DHIRAJLAL THUMM,	MR PY DIVYESHVAR	DEPUTY COLLECTOR,MAMLATDAR,NARSINHBHAI RAJABHAI AMBALIA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR RC KAKKAD
2442	CRA/30/2011	28/01/2011	NASIB ULLAHKHAN JAMIULLAH KHAN PATHAN,	MR DHAVAL D VYAS	MEERABEN KIRTIDEV,	
2443	CRA/31/2011	10/02/2011	ROHINI DILIP DAVE,	MR SUREN M SHAH	DILIP GUNVANTLAL DAVE,	
2444	CRA/32/2011	21/03/2011	BHIKHABHAI NARANBHAI THROUGH POA CHANDUBHAI BHIKHAB,	MR. ALKESH N SHAH	HEIRS OF DECD. RAMBIBAI V.DAS PREMILABEN VITHALDAS VED,DHIRAJSINH VITHALDAS VED,KRISHNAKUMAR VITHALDAS VED,PRAVINKUMAR VITHALDAS VED,DILIPSINH VITHALDAS VED,SHARDABEN VITHALDAS VED	,MR SUDHIR SHAH
2445	CRA/33/2011	17/06/2013	DEEPAK BABUBHAI PATANI L.R.OF BABUBHAI C PATANI,	MR PT JASANI	RAIMALBHAI POPATBHAI PATANI,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI
2446	CRA/36/2011	10/02/2011	STATE OF GUJARAT,INSPECTOR GENERAL OF PRISON,JAIL SUPERINTENDENT	GOVERNMENT PLEADER	RAJIBEN SOMABHAI DAFADA,PARULBEN KISHOREBHAI DAFADA,JIGYASA KISHOREBHAI DAFADA,PRITI KISHOREBHAI DAFADA,SHRADHA KISHOREBHAI DAFADA	
2447	CRA/37/2011	07/03/2013	HIRABHAI MOHANBHAI PATEL,	MR PV PATADIYA	RAMDAS MAGANBHAI PATEL,LEGAL HEIRS OF MOHANBHAI BEHCHARBHAI PATEL AMBALAL MOHANBHAI	DELETED,MR SP MAJMUDAR
2448	CRA/38/2011	04/02/2011	JETHABHAI SOMABHAI PATEL,	MR RR VAKIL	ARUNABEN WD/O VALLABHBHAI SHANABHAI PATEL,MANOJBEN VALLABHBHAI PATEL	

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2449	CRA/39/2011	01/12/2014	SAIYAD SIRAJUDDIN KUTBUDDIN,SAIYAD NASIRUDDIN KUTBUDDIN DECD.THRO HEIRS,SAIYAD FIROZAKHATUN WD/O NASIRUDDIN KUTBUDDIN,SAIYAD FAKUK ZAHERA NASIRUDDIN,SAIYAD MAHMAD RAZA NASIRUDDIN,SAIYAD HAIDERABBAS NASIRUDDIN,SAIYAD MUDDASARABANU NASIRUDDIN,SAIYAD SANOWARJAHA NASIRUDDIN,SAIYAD ANJUMZAHERA NASIRUDDIN	NOTICE SERVED,MR AJ MEMON,	MUZAFFARHUSEN AZAFARHUSEN SAIYED,SABIHABANU MUZAFFARHUSEN (DAUGHTER),PARVINBANU MUZAFARHUSEN SAIYAD,NASIRINBANU MUZAFARHUSEN SAIYAD,ASMINBANU MUZAFARHUSEN SAIYAD,NAZMABANU MUZAFARHUSEN,JALALUDDIN MUZAFARHUSEN SAIYAD,SAIYAD JALALUDDIN KUTBUDDIN,KANIJAHUSEN D/O KUTBUDDIN ABANMIYA,VAJIRABIBI D/O KUTBUDDIN ABANMIYA (DECD.),SAIYAD FAJLEHUSEN HUSENMIYA,SAIYAD MUSTUFAHUSEN FAJLEHUSEN,SAIYAD MAREHUMANBANU D/O FAJLEHUSEN & W/O MOHMAD AKBAR GULAM,SAIYAD MUBINABANU FAJLEHUSEN,SAIYAD NAJIMABANU FAJLEHUSEN,SAIYAD RAISABANU FAJLEHUSEN,SAIYAD KAMRUNNISA FAJLEHUSEN,SAIYAD AREFABANU D/O FAJLEHUSEN W/O ARSHAD ABBAS SAGIR ABBAS,SAIYAD RUKAIYABANU FAJLEHUSEN,SAIYAD MUNIRAKHATUN FAJLEHUSEN,BADARUNNISHA D/O KUTBUDDIN ABADMIYA	,DELETED,RULE SERVED,MR NV GANDHI
2450	CRA/40/2011	09/05/2011	SHRI RAJAJI RAMDEV,SHIVSHARAN SATYANARAYAN	(MR MB GANDHI),MR CHINMAY M GANDHI	ABDUL AVVAL HABIBBULAH MANSURI,MOHAMMADFAKRUK HABIBBULAH,ABDUL AKHIR HABIBBULAH MANSURI	NOTICE SERVED BY DS,MR DC DAVE
2451	CRA/42/2011	26/04/2011	PATEL GIRISHBHAI AMBALAL,PATEL DASHARATHBHAI HARGOVANDAS,PATEL DINESHKUMAR KANTILAL,BIPINKUMAR KANTILAL PATEL	MR RAKESH R PATEL	THE SARVODAYA NAGRIK CO-OPERATIVE BANK LTD.,RAJENDRA ENTERPRISE,SHRI VIPINCHANDRA CHIMANLAL SHAH,KOKILABEN VIPINCHANDRA SHAH,DIPTIBEN VIPINCHANDRA SHSH,BHAVANABEN ATULKUMAR SHAH DELETED AS PER COURT'S ORDER,MINALBEN BHADRESHKUMAR SHSH DELETED AS PER COURT'S ORDER,MANISHBHAI RAMESHCHANDRA SHAH,KIRTI NATVARLAL PATAVA, DELETED AS PER COURT'S ORDER,PATEL RUPALKUMR KANJIBHAI	NOTICE SERVED BY DS,DELETED,MR MAHESH BHAVSAR,MR.HIREN M MODI
2452	CRA/43/2011	07/03/2011	PATEL RATILAL NARAYANDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJART,DUPUTY COLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2453	CRA/44/2011	07/03/2011	PATEL MANILAL AMTHARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJART,DUPUTY COLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2454	CRA/45/2011	07/03/2011	PATEL MANILAL AMTHARAM,PATEL RAMESHBHAI AMTHARAM	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJART,DUPUTY COLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2455	CRA/46/2011	07/03/2011	HEIRS OF DECEASED PATELS HARGOVANBHAI JOITARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJART,DUPUTY COLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2456	CRA/47/2011	07/03/2011	HEIRS OF DECEASED HARGOVANBHAIJOITARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJART,DUPUTY COLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2457	CRA/48/2011	07/03/2011	PATEL RATILAL NARAYANDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJART,DUPUTY COLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	

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2458	CRA/49/2011	07/03/2011	HEIRS OF DECD. PATEL NARAYANBHAI LAKHUDAS,PATEL PARSOTTAMBAHI NARAYANDAS,PATEL RAMJIBHAI NARAYANDAAS,PATEL BHOGILAL NARAYANDAS	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2459	CRA/50/2011	07/03/2011	PATEL MANILAL NARAYANDAS,PATEL GOVINDBHAI ISHWARLAL,PATEL LILACHAND MADHAVLAL	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2460	CRA/51/2011	07/03/2011	HEIRS OF DECD. PATEL RAMCHAND JETHALAL,PATEL SHIVRAMBHAI RAMCHANDBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2461	CRA/52/2011	07/03/2011	HEIRS OF DECD. PATEL RAMCHANDBHAI JETHALAL,PATEL SHIVRAMBHAI RAMCHANDBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2462	CRA/53/2011	07/03/2011	HEIRS OF DECD. PATEL NARAYANBHAI LAKHUDAS,PATEL PARSOTTAMBAHI NARAYANDAS,PATEL RAMJIBHAI NARAYANDAAS,PATEL BHOGILAL NARAYANDAS	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND ACQUISITION),EXECUTIVE ENGINEER SHRI	
2463	CRA/54/2011	07/03/2011	PATEL HARGOVANBHAI AMBARAMDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND AQUISITION),EXECUTIVE ENGINEER SHRI	
2464	CRA/55/2011	07/03/2011	PATEL CHHAGANBHAI AMBARAM,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND AQUISITION),EXECUTIVE ENGINEER SHRI	
2465	CRA/56/2011	07/03/2011	HEIRS OF DECD HARIBHAI MOHANL PATEL BHAGUBHAI HARIBHAI,PATEL RAMESHBHAI HARIBHAI,PATEL MAHENDRABHAI HARIBHAI,PATEL SURESHBHAI HARIBHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND AQUISITION),EXECUTIVE ENGINEER SHRI	
2466	CRA/57/2011	07/03/2011	PATEL BHIKHABHAI MULCHANDDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND AQUISITION),EXECUTIVE ENGINEER SHRI	
2467	CRA/58/2011	07/03/2011	PATEL KARSHANBHAI KASHIRAM,PATEL SOMABHAI KASHIRAM	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR SHRI (LAND AQUISITION),EXECUTIVE ENGINEER SHRI	
2468	CRA/59/2011	26/04/2011	PATEL MANIBHAI MOHANBHAI,PATEL VIJAYKUMAR MANIBHAI,PATEL MANILAL KACHRABHAI,PATEL KESHAVLAL KACHRABHAI (DECD.) THROUGH LEGAL HEIRS,PATEL GANGABEN KESHAVLAL,PATEL KANUBHAI KESHAVLAL,PATEL DILIPBHAI KESHAVLAL,PATEL MUKESHKUMAR KESHAVLAL,PATEL REKHABEN KESHAVLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	SARVODAYA NAGRIK SAHAKARI BANK LTD,RAJENDRA ENTERPRISE CHIEF VAHIVATKARTA VIPINCHANDR,VIPINCHANDRA CHIMANLAL SHAH,KOKILABEN VIPINCHANDRA SHAH,DIPTIBEN VIPINCHANDRA SHAH,BHAVNABEN ATULKUMAR SHAH,MINALBEN BHADRESHKUMAR SHAH,MANISHBHAI RAMESHCHANDRA SHAH,KIRTI NATVARLAL PATVA,PATEL RUPKUMAR KANJIBHAI PARTNER OF SHIVSHAKTI CORPORAT	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR MAHESH BHAVSAR,MR.HIREN M MODI
2469	CRA/61/2011	28/02/2011	RAMNIKBHAI NARSINBHAI SIDDHAPARA L.R.OF DECD.NARSIHBHAI B SI,JINABHAI DEVJIBHAI BUTANI,DAHIBEN RAVJIBHAI KHACHARIYA,SAVITABEN RAVJIBHAI KHACHARIYA,MANSUKHBHAI RAVJIBHAI KHACHARIYA,HANSABEN RAVJIBHAI KHACHARIYA,PRABHUDAS RAVJIBHAI KHACHARIYA,RAMABEN RAVJIBHAI KHACHARIYA,NITABEN RAVJIBHAI KHACHARIYA,HARSUKHBHAI RAVJIBHAI KHACHARIYA,MANJULABEN JINABHAI BUTANI,RAVJIBHAI CHANABHAI SIDDHAPARA,KESHAVBHAI CHANABHAI SIDDHAPARA,CHHAGANBHAI CHANABHAI SIDDHAPARA,RAMESHBHAI KANJIBHAI SIDDHAPARA,VINODBHAI KANJIBHAI SIDDHAPARA,MUKESHBHAI KANJIBHAI SIDDHAPARA,JENTIBHAI KANJIBHAI SIDDHAPARA	MR RAJESH K SHAH	MAMLATDAR, JETPUR,DY.COLLECTOR, GONDAL,BHANUBHAI DEVRAJBHAI SAVALIYA	

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2470	CRA/62/2011	26/04/2011	PATEL MANIBHAI MOHANBHAI,PATEL VIJAYKUMAR MANIBHAI,PATEL MANILAL KACHARABHAI (DECD.) THROUGH PATEL ARVINDKU,PATEL KESHAVLAL KECHARABHAI (DECD.) THROUGH LEGAL HEIRS,PATEL GANGABEN KESHAVLAL,PATEL KANUBHAI KESHAVLAL,PATEL DILIPBHAI KESHAVLAL,PATEL MUKESHKUMAR KESHAVLAL,PATEL REKHABEN KESHAVLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	THE SARVODAYA NAGRIK SAHAKARI BANK LTD,RAJENDRA CONSTRUCTION THROUGH VIPINCHANDRA C SHAH,VIPINCHADRA CHIMANLAL SHAH,KOKILABEN VIPINCHANDRA SHAH,DIPTIBEN VIPINCHANDRA SHAH,BHAVNABEN ATULKUMAR SHAH,MINALBEN BHADRESHKUMAR SHAH,MANISHABEN RAMESHCHANDRA SHAH,KIRTI NATVARLAL PATVA,PATEL RUPALKUMAR KANJIBHAI PARTNER OF SHIVSHAKTI CORPORAT	NOTICE SERVED,NOTICE UNSERVED,MR MAHESH BHAVSAR,MR.HIREN M MODI
2471	CRA/63/2011	30/03/2012	KANBI DANABHAI DHUDABHAI,KANBI SAVDABHAI VIHABHAI,KANBI VARJUBEN VIHABHAI,KANBI PURABHAI BHAGWANBHAI,KANBI MADHUBHAI BHAGWANBHAI,KANBI DAHIBEN BHAGWANBHAI,KANBI BHURIBEN BHAGWANBHAI	MR P P MAJMUDAR	KANBI MANABHAI AJABHAI (SINCED DECD.),KANBI HIRABEN MANABHAI,KANBI SHIVABHAI MANABHAI,KANBI LAXMIBEN MANABHAI,KANBI PARASBHAI MANABHAI,KANBI BHARATBHAI MANABHAI (MINOR) THROUGH KANBI HIRABEN,KANBI DINESHBHAI MANABHAI (MINOR) THROUGH KANBI HIRABEN,KANBI RAMABHAI MAGHABHAI,KANBI HARJIBHAI MAGHABHAI,KANBI PURABHAI HARNATHBHAI,KANBI VIHABHAI CHELABHAI SINCE SECD, THRO HIS HEIRS,KANBI NATHIBEN VIHABHAI,KANBI HEMABHAI VIHABHAI,KANBI KARSANBHAI VIHABHAI,KANBI MAHADEVBHAI VIHABHAI,KANBI RUDIBEN VIHABHAI,KANBI VARJUBEN VIHABHAI,KANBI SHADABEN VIHABHAI,KANBI RADHABEN VIHABHAI,DEPUTY COLLECTOR,MAMLATDAR,TALATI-CUM-MANTRI	,GOVERNMENT PLEADER,RULE SERVED,MR UM SHASTRI,MR MB RANA
2472	CRA/64/2011	14/03/2011	KAMLESHKUMAR KURICHAND KALAL,	MR YM THAKKAR	BIPINCHANDRA RAMANLAL PARIKH,	MR BS PATEL
2473	CRA/65/2011	24/02/2011	DESAIBHAI SOMABHAI PATEL,	MR VILAS G GOSWAMY	ARUNABEN WD/O VALLABHAI SHANABHAI PATEL,MANOJBEN VALLABHAI PATEL,JETHABHAI SOMABHAI PATEL	
2474	CRA/66/2011	07/03/2011	PATEL KANJIBHAI AMTHARAM,PATEL PRAHLADBHAI AMTHARAM	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
2475	CRA/67/2011	07/03/2011	HEIRS OF DECD.SOMABHAI PRABHUDAS,PATEL ASHOKKUMAR SOMABHAI,PATEL NITINKUMAR SOMABHAI	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
2476	CRA/68/2011	07/03/2011	HEIRS OF DECD. VASTARAM MAGANDAS,PATEL KANUBHAI VASTARAM,PATEL MEGHANABEN VASTARAM	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
2477	CRA/69/2011	07/03/2011	HEIR OF DECD. PATEL MANILAL NARSINHDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
2478	CRA/70/2011	07/03/2011	PATEL LALLUBHAI SHIVABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
2479	CRA/71/2011	07/03/2011	PATEL SITARAM GANESHDAS,	MR TEJAS P SATTA,MR JAYESH V PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	
2480	CRA/72/2011	11/03/2011	HARGOVIDBHAI KARSANJIBHAI DHRAFANI THROUGH POA BHAVESH HARGO,	MR MRUGEN K PUROHIT	.,	

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2481	CRA/73/2011	21/08/2012	HANSRAJBHAI MOHANBHAI DOBARIA,DEVASHIBHAI MOHANBHAI DOBARIA	MR. JAY M THAKKAR	TALATI-CUM-MANTRI,MAMLATDAR SHRI,RAVJIBHAI BAVBHAI KACHHADIA,SHANTUBHAI NANJIBHAI BHALADA,ASSISTANT COLLECTOR,DILIPBHAI NAGJIBHAI KATHROTIYA,HARJIBHAI MADHUBHAI PANSURIYA,ARUNBHAI POPATBHAI KATHROTIYA,KARSANBHAI DEVRAJBHAI KATHROTIYA,HIRENBHAI GOVINDBHAI KATHROTIYA,BHIKABHAI DAHYABHAI BAGSARIYA	,GOVERNMENT PLEADER,RULE SERVED BY DS,MR YN RAVANI
2482	CRA/74/2011	08/12/2011	VIRUMAL BULCHAND SINDHI THROUGH POA HARSHABHAI LARHMAN,LAXMANDAS ALIAS LACHHUMAL SINDHI THROUGH POA,HARDEVIBEN LAKSHMANDAS RAMANI,ANITABEN LAKSHMANDAS RAMANI,HARESHBHAI LAKSMANDAS RAMANI,RAMESHBHAI LAKSHMANDAS RAMANI,PINKYBEN JIGNESHBHAI MOTWANI,AASHABEN MAHESHBHAI LALVANI	MR KETAN D SHAH	SIYATALI FUND,HAZIRAMIL SAHEB HUSAIN SAHEB DELETED CT.ORDER DTD.24-11-11.,SHEIKH IBRAHIMBHAI MULLA,SABBIR SAIFUDDIN,SAIFUDDIN KALLIMUDIN,ABBASBHAI NOORDDIN	,NOTICE SERVED,DELETED,MR JINESH H KAPADIA
2483	CRA/75/2011	04/07/2011	CHANDRAKANT INDUPRASAD RAVAL,	HL PATEL ADVOCATES	JETHABHAI BHURABHAI PATEL,	NOTICE SERVED,MR Y S JOSHI
2484	CRA/77/2011	16/03/2011	JAT CHOTHAJI CHENAJI,JAT PURAJI CHOTHAJI	MR VC VAGHELA	DEPUTY COLLECTOR,MAMLATDAR,JAT TAJAJI BHERAJI	,MR ABHAYKUMAR P SHAH
2485	CRA/79/2011	10/03/2011	KARSANBAHI RAMJIBHAI,	HL PATEL ADVOCATES	JAY CO-OPERATIVE HOUSING SOCIETY LTD,PARSOTTAMBHAI LALJIBHAI BAVISHI	
2486	CRA/80/2011	25/03/2011	VARSHABEN W/O VIPULKUMAR PARIKH AND D/O RAMNIKLAL L MEHTA,	MR RL MEHTA,MR PINAKIN B RAVAL	VIPULKUMAR JASHVANTLAL PARIKH,	
2487	CRA/81/2011	19/07/2011	IDRIS SULTAN AHMED NAGORWALA,		HEIRS OF JAMALJI AHMEDJI RAMSHIAYAWALA, MARIYAMBIBI J RAMSHI,YUSUFBHAI JAMALJI RAMSHIYAWALA,FATMABEN IQBALBHAI D/O JAMALJI AHMEDJI RAMSHIYAWALA,AMNABEN IQBALBHAI JAMALJI AHMEDJI RAMSHIYAWALA'S D/O,HAMID IQBAL PIPADWALA,FARZANA FIROZBHAI D/O AMNA JAMALJI,SHABANA AYUBBHAI D/O AMNABEN JAMALJI,MOHASIN IQBALBHAI PIPAD WALA,MINOR RAMIZ IQBALBHAI PIPAWALA,HASINABIBI IMRANBHAI D/O JAMALJI AHAMEDJI RAMSHIYWALA,RUKAIYA JAMALJI RAMSHIYAWALA D/O JAMALJI AHMEDJI RAMSHIYAWAL,IMTIHAZ HARUBHAI CHIPA,MEHMOOD HARUBHAI CHIPPA	,NOTICE SERVED,MR ASHISH H SHAH,(MR IQBAL M KHAN)
2488	CRA/82/2011	19/07/2011	IDRIS SULTAN AHMED NAGORWALA,		HEIRS OF JAMALJI AHMEDJI RAMSHIAYAWALA, MARIYAMBIBI J RAMSHI,YUSUFBHAI JAMALJI RAMSHIYAWALA,FATMABEN IQBALBHAI D/O JAMALJI AHMEDJI RAMSHIYAWALA,AMNABEN IQBALBHAI JAMALJI AHMEDJI RAMSHIYAWALA'S D/O,HAMID IQBAL PIPADWALA,FARZANA FIROZBHAI D/O AMNA JAMALJI,SHABANA AYUBBHAI D/O AMNABEN JAMALJI,MOHASIN IQBALBHAI PIPAD WALA,MINOR RAMIZ IQBALBHAI PIPAWALA,HASINABIBI IMRANBHAI D/O JAMALJI AHAMEDJI RAMSHIYWALA,RUKAIYA JAMALJI RAMSHIYAWALA D/O JAMALJI AHMEDJI RAMSHIYAWAL,IMTIHAZ HARUBHAI CHIPA,MEHMOOD HARUBHAI CHIPPA	,NOTICE SERVED,MR ASHISH H SHAH,(MR IQBAL M KHAN)
2489	CRA/83/2011	23/03/2012	GOVINDBHAI GIRDHARBHAI PATEL,	(MR VC DESAI)	TARABEN D/O MOTIBHAI CHABABHAI AND WIFE OF ISHWARBHAI KESHAV,	RULE SERVED,MR HR PRAJAPATI

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2490	CRA/84/2011	09/02/2018	PANKAJBHAI CHANDRAKANTBHAI PATEL,RANJITBHAI CHANDRAKANTBHAI PATEL,DIPESHBHAI CHANDRAKANTBHAI PATEL,CHANDRAKANTBHAI NATHABHAI PATEL DECD THROUGH HEIRS,MANJULABEN WD/O CHANDRAKANTBHAI PATEL,PANKAJBHAI CHANDRAKANTBHAI PATEL,RANJITBHAI CHANDRAKANTBHAI PATEL,DIPENBHAI CHANDRAKANTBHAI PATEL,MANJULABEN CHANDRAKANTBHAI PATEL,HARSHABHAI CHHOTABHAI PATEL,RAJESHBHAI KURJIBHAI PATEL,RAMESHBHAI LALJIBHAI DADHANIA,NANDUBEN MOHANBHAI PATEL	MR KV SHELAT	GIRVATSINH PARBHATSINH VAGHELA DECD THROUGH THEIRS,KANAKBEN WD/ O GIRVATSINH VAGHELA,MINOR ANKITABEN GIRVATSINH VAGHELA,DHAVALSINH GIRVATSINH VAGHELA,HEIRS OF DECD. JAMUBHAI RAMSANG,JIBABEN WD/O JAMUBHAI RAMSANG,SUKHDEVSINH JAMUBHAI,VINUBA D/O JAMUBHAI RAMSANG,KANCHANBA D/O JAMUBHAI RAMSANGBHAI,SANJAYBHAI JAMUBHAI,BALVANTSANG RAMSANGBHAI DECD.THRO HEIRS,MUNNABHAI BALVANTSANG,DHARMENDRABHAI BALVANTSANG,HEIRS OF DECE PARBHATSANG RAMSANG,MONGHIBA WD/O PARBHATSANG RAMSANG,MANAHARBA D/O PARBHATSANG RAMSANG,MAHIPATSINH PARBHATSANG,BHUPATSINH PARBHATSANG,HEIRS OF DECEASED RAGHVIRSINH PARBHATSANG,BHANUBEN @ BHANUBA PERSONALLY AS WELL AS NATURAL GUR. PARUL,NARUBHA ANOPSANG SINCED DECD THROUGH LEGAL HEIRS,RAJENDRASING NARUBHA.,BHAVSANG DEVISANG,GAJARABHA BHAVSANG DEVISANG SANGHVI,VITTHALBHAI NATHUBHAI,VIJAY HATHISING,KAMLIBEN VIJAYBHAI,SHAKRABHAI RAMDAS PATEL DECD THROUGH HEIRS,JAGDISHBHAI SHAKRABHAI PATEL,BHARATBHAI SHAKRABHAI PATEL,RAJESHBHAI SHANTILAL,HEIRS OF DECEASED KHENGARJI MANSANGJI,NATVARSANG MANSANG,BHARATSINH KHENGARJI,VIKRAMSINH KHENGARJI	,RULE SERVED,RULE SERVED BY DS,MR YV VAGHELA,MR RAJESHWAR J DAVE
2491	CRA/85/2011	28/03/2011	JASWANT KESHAVLAL PATEL,CHANDRAKANT AMBALAL PATEL	MR DHAVAL D VYAS	GOOL MANECK PARDIWALA,CYRUS MANECK PARDIWALA,BEHRAM MANECK PARDIWALA,BANOO MARZBAN PARDIWALAL,COOMI CYRUS PARDIWALA,RUSTOM MARZBAN PARDIWALA,DAULATBHAI GUMANBHAI PATEL,SUNNU SOHRAB PARDIWALA	
2492	CRA/86/2011	29/03/2011	LALITABEN ISWARLAL NAIK,PRAVINCHANDRA ISHWARLAL NAIK,ARUNBHAI ISHWARLAL NAIK (DESAI),NEVILKUMAR KISHORECHANDRA NAIK (DESAI),PRAKASHCHANDRA ISHWARLAL NAIK	MR AMIT V THAKKAR	NATVARLAL THAKORBHAI DESAI,	MR DAKSHESH MEHTA
2493	CRA/87/2011	13/05/2011	MAHESHKUMAR KESHAVLAL VANAND,JAIHIND ELECTRONICS AND ELECTRICALS,DHARMESH KANTILAL SHAH, MAKWANA	MR. R.D.KINARIWALA	KANCHANBEN SHYAMJIBHAI GOHEL,NATVERLAL SHYAMJIBHAI GOHEL,BHARATKUMAR SHYAMJIBHAI GOHEL,RAJENDRABHAI SYAMJIBHAI GOHEL	MR RL MEHTA,MR PINAKIN B RAVAL
2494	CRA/88/2011	21/08/2012	ANJANA DALJIBHAI DEVJIBHAI,ANJANA BABUBHAI DEVJIBHAI,ANJANA RAMESHBHAI DEVJIBHAI,ANJANA KESHARBHAI DEVJIBHAI	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	STATE OF GUJARAT,ANJANA NARSANGBHAI KALUBHAI,ANJANA SHAMJIBHAI KALUBHAI	GOVERNMENT PLEADER,MR SP MAJMUDAR,MR P P MAJMUDAR
2495	CRA/89/2011	05/12/2011	DILIPBHAI KHODABHAI PARSANA,	MR SP MAJMUDAR,MR P P MAJMUDAR	DEPUTY COLLECTOR, RAJKOT PRANT,MAMLATDAR,VIRJIBHAI PREMJIBHAI PARSANA,MANSUKH PREMJIBHAI PARSANA	NOTICE SERVED BY DS,MR VIMAL M PATEL
2496	CRA/90/2011	02/09/2011	BHARATSINH DHAYABHAI CHAUHAN,	MR SP MAJMUDAR,MR P P MAJMUDAR	DEPUTY COLLECTOR,MAMLATDAR,KISHORSINH VIJAYSINH CHAUHAN	NOTICE SERVED,MR RAXIT J DHOLAKIA

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2497	CRA/91/2011	05/07/2011	KANTILAL JAGJIVAN SHAH SINCE DECD. THROUGH HEIR,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR AJAY S JAGIRDAR	TRUSTEES OF SAURASHTRA RACHNATMAK SAMITI,JAYABEN SHAH,DEVENDRAKUMAR R DESAI,AMULAKHRAM KHIMANI,PURUSHOTTAMBHAI GANDHI,BALKRISHNA VAIDYA,UKABHAI MISTRY,GOKALDASBHAI PARMAR,CHHELBHAI SHUKLA	MR SATYEN B RAWAL
2498	CRA/92/2011	31/03/2011	HARSHADLAL UMANGLAL PANCHOLI,	MR KASHYAP R JOSHI	SHANTILAL VASANJI SHAH THROUGH POA BHUPENDRA H PADARI,MAHESHKUMAR NAGINLAL PADARIA,LEGAL HEIR OF DECEASED KUMUD CHANDRA CHHOTALAL PARIKH,SHAILENDRA UMANGLAL PANCHOLI	,MR BOMI H SETHNA
2499	CRA/93/2011	01/04/2011	STATE OF GUAJRAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL LABHSHANKAR BHATT,SURESH VALLABHJI VORA,KESHAVLAL SAVDAS PATEL,KHODIDAS SAVDAS PATEL	
2500	CRA/94/2011	22/06/2011	GANJI KHEDUT GRUH NIRMAN MANDAL,PATEL SHANKARLAL PARSHOTTAMDAS,PATEL BHAGVANDAS AMBARAM	MR JK PARMAR	PATEL KANTILAL MAGANLAL,PATEL BABULAL MAGANLAL JOITARA,PATEL DASHRATHLAL MAGANLAL JOITARAM,PATEL GEETABEN MAGANLAL JOITARAM,PATEL MENABEN WD/O MAGANLAL JOITARAM	NOTICE SERVED,MR GM AMIN
2501	CRA/95/2011	06/04/2011	RAJMAL @ RAJUBHAI RATANLAL JAIN,	(MR BR GUPTA),MR VIVEK B GUPTA	KAUSHIKBHAI PARSOTTAMDAS PRAJAPATI,PRAFULBHAI PARSOTTAMDAS PRAJAPATI	MR KV SHELAT
2502	CRA/96/2011	14/02/2012	ABDULLA KASAM SHAIKH,	MS SONAL D VYAS	MOHAMMADBHAI KASAMBHAI SHAIKH,SULEMANBHAI KASAMBHAI SHAIKH,KHATIJABEN D/O KASAMBHAI HUSENBHAI,AMINABEN D/O KASAMBHAI HUSENBAHI	,MR PREMAL S RACHH
2503	CRA/97/2011	26/07/2011	LEGAL HEIRS OF THE LATE SAMUEL VAZ,MELVIN SAMUEL VAZ,JAMES SAMUEL VAZ,ANITA SAMUEL VAZ	(MR YF MEHTA)	EMANUEL SAMUELBHAI CHRISTIAN SINCE DECD. THROUGH HEIRS,SUMATIBEN WD/O EMMANUEL SAMUELCHRISTIAN,SUNIL EMMANUEL CHRISTIAN,MITUAL EMMANUEL CHRISTIAN,SUDHIR EMMANUEL CHRISTIAN,JASTIN SAMUEL CHRISTIAN	,NOTICE SERVED BY DS,MR JIGAR P RAVAL
2504	CRA/98/2011	26/07/2011	BHARTIBEN DHIRAJLAL,DHIRAJLAL SHIVAJI	MR SP MAJMUDAR,MR P P MAJMUDAR	TUNKI CHHAPRA MAHYAVANSHI PANCH,DHIRAJBHAI SHAMJIBHAI PATEL,MANILAL JIVRAM KANTHARIYA,MANILAL ARJUNBHAI DUMASIYA	MR JA ADESHRA
2505	CRA/99/2011	21/06/2011	DHANBAI WD/O FIROZBHAI K KHUSHURAU THROUGH POA APPU A SHETTY,	MR DC DAVE	BHUPENDRABHAI LALLUBHAI MISTRY(SINCE DECD.),GAURIBEN BHUPENDRABHAI MISTRY,DARSHANBHAI BHUPENDRABHAI MISTRY,GAYATRIBEN BHUPENDRABHAI MISTRY,PRAVINABEN GIRISHCHANDRA MISTRY L.R.OF GIRISHCHANDRA L MISTR,DHARMISTHABEN JITENDRABHAI MISTRY,DOLLYBEN D/O FIROZBHAI K KHUSHURAU THROUGH FIROZBHAI K KHUSH	,NOTICE NOT RECD BACK,MR TARAK DAMANI
2506	CRA/100/2011	21/08/2012	KANJI PARBAT CHAVDA,VALJI PARBAT CHAVDA,MUKESH KANJI CHAVDA,MADEVA BHACHUBHAI CHAVDA	MR MEHUL S SHAH,(MR SURESHM SHAH)	SURESHCHANDRA MANEKLAL DHOLAKIA - TRUSTEE, SHRINILKANTH,SECRETARY,COLLECTOR,MAMLATDAR,GANGJI RAGHAVJI SATRA,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR BY MANKAD,MR HS MUNSHAW,MR MD VAKIL
2507	CRA/101/2011	29/04/2011	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR BHUJ,DEPUTY MAMLATDAR,CIRCLE OFFICER,TALATI,DILR	GOVERNMENT PLEADER	THAVAR KARSHAN HARIJAN (DECD.)THROUGH PACHAN THAVAR HARIJAN,	
2508	CRA/103/2011	29/04/2011	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR BHUJ,DEPUTY MAMLATDAR,CIRCLE OFFICER,TALATI,DILR	GOVERNMENT PLEADER	BHARA PACHAN HARIJAN (DECD.) THROUGH BHACHIBAI BHARA HARIJA,	

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2509	CRA/104/2011	29/04/2011	PANCHAL RATILAL GULABCHAND,PANCHAL JAYANTILAL GULABCHAND,PANCHAL DEVCHANDBHAI GULABCHAND,PANCHAL NARBHIBEN DHANABHAI,PANCHAL KANTILAL HEMCHANDBHAI,PANCHAL RAMCHANDBHAI GAMANBHAI,PANCHAL HARIBHAI HEMCHANDBHAI	MR MB RANA	ANJANA VALJIBHAI VIRSANGBHAI,ANJANA HIRABEN MEGHRAJBHAI,ANJANA RAMJIBAHI MEGHRAJBHAI,ANJANA ANUBEN MEGHRAJBHAI,PATEL KESARBHAI CHELABHAI,RAVAL BHIKHABHAI UMABHAI	,MR VIRAT G POPAT
2510	CRA/105/2011	30/03/2012	JIGNABEN BHARATBHAI NIMAVAT,	(MR BD DATTA)	SADGURU PRERNA ASSOCIATION THROUGH SURESHKUMAR C VASANI,ASOPALAV HOUSING DEVELOPERS PRIVATE LIMITED,ABHINAV ORGANISERS PVT LIMITEDTHROUGH DIRECTOR SURESHKUMAR,ATULKUMAR MANSUKHLAL SHAH	NANAVATY ADVOCATES,MR RH RUPARELIYA,MS.NEHA R RUPARELIYA
2511	CRA/106/2011	19/04/2011	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATADAR BHUJ,DEPUTY MAMLATDAR,CIRCLE OFFICER,TALATI,DILR	GOVERNMENT PLEADER	JAKHUDOSA HARIJAN (DECD.) W/O PARMABEN JAKHU (DECD.),HAMIR JAKHU HARIJA,DAHIBEN JAKHU HARIJAN (DAUGHTER),RAMIBEN JAKHU DOSA (DAUGHTER),NATHU JAKHU(DECD) THROUGH LEGAL HEIRS,DEVALBAI NATHU JAKHU,DAMJI NATHU JAKHU,NARHARDAN JAVERDAN GADHVI	
2512	CRA/107/2011	19/04/2011	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR BHUJ,DEPUTY MAMLATDAR,CIRCLE OFFICER,TALATI,DILR	GOVERNMENT PLEADER	HARIJAN KAYA RAJA EXPIRED THROUGH REPRE. VALBHAI RAMJI J,	
2513	CRA/108/2011	28/06/2011	RAMANBHAI MOHANLAL MODI,	MR ABHAYKUMAR P SHAH,(MR.ARVIND J PATEL)	KAMLABEN RANCHHODLAL KADIYA,	MR BN LIMBACHIA,MR.MRUDUL M BAROT
2514	CRA/110/2011	20/06/2013	LEGAL HEIRS OF JASHBHAI MOTIBHAI PATEL PATEL MAHENDRABAHI NA,	MR MA PAREKH	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR BORSAD,JAYHHANTIBHAI DAYABHAI PATEL HIMSELF & BEING AN ADMIN.OF,DINESHBHAI HIRABHAI PATEL HIMSELF (DIED ON 14/10/2009),MADHUBEN DINESHBHAI PATEL,NITIN DINESHBHAI PATEL,JIGNESH DINESHBHAI PATEL,GAURIBEN DINESHBHAI PATEL,ISHWARBHAI ZAWARBHAI PATEL	,GOVERNMENT PLEADER,DELETED,RULE SERVED,(MR MB GANDHI),MR CHINMAY M GANDHI
2515	CRA/112/2011	07/09/2011	HAZRAT CHHOTA IDRUS MASJID AND DARGAH WAQF THROUGH TRUSTEES,ARAB MOHAMMED ILIYAS ABDUL REHMAN,ARAB ALIMIYA MOHAMMEDMIYA (TRNSPOSED AS RESP.NO: 13)	MR MB FAROOQUI,LAW VERDICT	ARAB MOHAMMED RIZWAN BIN AHMED SAIED AL HASHMI,ARAB UMAR BIN HUSAIN ALHASHMI,ARAB MOHAMMAD HANIF BINALI (BIN HASHMI),ARAB SHABBIR BIN ABANIYA,ARAB SHABBIR MAHEBUB BIN USMAN (ALHAMID),ARAB HASUMIYA SAIAMMIYA,ARAB MOHAMMAD ASFAK BIN UMAR,ARAB ABDUL HABIB BIN HASANBHAI,ARAB AMAR BIN ABUBAKAR,ARAB SAMIR BIN ABDULBHAI,ARAB HAMID BIN SAIDBHAI,MAIN COMMITTEE MEMBER SHRI,ARAB ALIMIYA MOHAMMEDMIYA	NOTICE SERVED,DELETED,MR MB PARIKH,MR MA SAPA,MR HEMANT MAKWANA
2516	CRA/113/2011	25/08/2011	RAZAKBHAI ISMAILBHAI GHANCHI,	MR KV SHELAT	RAMANLAL MAGANLAL PARMAR,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2517	CRA/114/2011	21/06/2011	VINOD GANPATLAL SHELAT (HUF) THROUGH VINODBHAI G SHELAT,	MR KV SHELAT	KASTURBEN JIVAJI,POPAT JIVAJI,VISO JIVAJI	NOTICE SERVED BY DS
2518	CRA/116/2011	08/09/2011	HARISHKUMAR NANJIBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	BHUMIKABEN D/O JYOTIDRABHAI PATEL,	MR DHAVAL D VYAS
2519	CRA/117/2011	02/05/2011	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR BHUJ,DEPUTY MAMLATDAR,CIRCLE OFFICER,TALATI,DILR	GOVERNMENT PLEADER	SHIVJI BHIMJI SUNDHA THROUGH POA RAJESH B BHANUSHAL,	
2520	CRA/119/2011	23/08/2011	SHIVCHARAN PANALAL,	MR SP MAJMUDAR,MR P P MAJMUDAR	HASMUKH MOHANLAL CHAUHAN,SHASHIKANT MOHANLAL CHAUHAN	(MRS VD NANAVATI)

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2521	CRA/123/2011	04/05/2011	RASHMIKABEN BHUPENDRABHAI SOLANKI,	MR PF ADHVARYU	ASHOKBHAI KESHURAM MALI,	MR PARTHIV B SHAH
2522	CRA/125/2011	10/05/2011	CHANDULAL PURSHOTTAMDAS PATEL,	MR KV SHELAT	DAHYABHAI DESAI PATEL SINCE DECD. THROUGH HEIRS,SHAKRIBEN DAHYABHAI PATEL,ARVINDBHAI DAHYABHAI PATEL,PARMANANDBHAI DAHYABHAI PATEL,HARSHIDABEN DAHYABHAI PATEL,DIPIKABEN DAHYABHAI PATEL,KANIAYALAL DESAIBHAI PATEL SINCE DECD. THROUGH HEIRS,SHANTABEN KANAIYALAL PATEL,BAKUL KANAIYALAL PATEL,YOGININBEN KANAIYALAL PATEL	
2523	CRA/130/2011	15/06/2011	ANILKUMAR RAMKISHAN (GUPTA) AGRAWAL,	(MR PRAMTHESH D DAVE)	HEMANT RANKISHOR GUPTA,	
2524	CRA/131/2011	28/09/2015	PARESH MAHENDRABHAI SHAH,		SHAH MANAN RAMESHCHANDRA,RAMESHBHAI SHIVLAL SHAH	
2525	CRA/132/2011	21/06/2011	BHUPENDRABHAI LALUBHAI MISTRY (DECD.)THROUGH LEGAL HEIRS,DARSHANBHAI BHUPENDRABHAI MISTRY,DARSHANBHAI BHUPENDRABHAI MISTRY,GAYATRIBEN BHUPENDRABHAI MISTRY,PRAVINABEN GIRISHCHANDRA MISTRY L.R.OF GIRISHCHANDRA MISTRY,DHARMISTABEN BHUPENDRA MISTRY L.R.OF JITENDRA L MISTRY	MR TARAK DAMANI	DHANBAI WD/O FIROZBHAI K KHUSHURAU,DOLLY D/O FIROZBHAI K KHUSHURAU	
2526	CRA/135/2011	03/06/2011	MAHENDRASINH BALVANTSINH KUMPAVAT,	MR SHIRISH JOSHI	SIDDHPUR COOPERATIVE COMMERCIAL BANK LIMITED,RAMESHBHAI SHANKARLAL RATHOD,SANJAYKUMAR PRAHLADBHAI PATEL,BALDEVJI SARTANJI RAJPUT,SHREE SIDHPUR COMMERCIAL CO OPERATIVE BANK LTD	
2527	CRA/136/2011	21/06/2011	TRIKAMDAS KISHANCHAND DEVJANI,	MR SP HASURKAR	SHAILASHBHAI VADILAL SHAH H U F'S KARTA SHAILESH V SHAH,	MR SHIRISH H GOHIL
2528	CRA/137/2011	05/02/2013	DAHYABHAI SHAMABHAI VANKAR,	MR PJ MEHTA	TRANSAD GRAMPANCHAYAT,	MR KH BAXI
2529	CRA/138/2011	17/06/2011	UNITED INDIA INS. CO. LTD,	MR VIBHUTI NANAVATI	GUJARAT STATE ROAD TRANSPORT CORPORATION,DRIVER OF TEMPO,RANJITSINH PRATAPSINH PARMAR,MANUBHAI HARGOINDBHAI BAROT,BHIMABHAI VALJIBHAI RATHVA	
2530	CRA/139/2011	05/07/2011	NAVINBHAI NARANBHAI THAKKAR,	MR MHM SHAIKH	RAMESHBHAI KESHUBHAI JADHAV,BHARATBHAI KESHUBHAI JADHAV	
2531	CRA/140/2011	19/03/2012	JASUBEN W/O CHHAGANBHAI (ABATED),MANSUKBHAI CHHAGANBHAI,DINESHBHAI CHHAGANBHAI	MS RV ACHARYA	Blank Name,BALUBEN TRIKAMLAL,PRAMODKUMAR TRIKAMLAL,PRAMODKUMAR TRIKAMLAL,YOGESHCHANDRA TRIKAMLAL,PUSHPABEN TRIKAMLAL,GIRISHCHANDRA TRIKAMLAL,LAKHABHAI NARAYANBHAI PARMAR,MOOKJIBHAI NARAYANBHAI PARMAR,DHULIBEN RAGHAVJIBHAI PARMAR,VINABEN D/O RAGHAVJIBHAI PARMAR,PRAMILABEN D/O RAGHAVJIBHAI PARMAR	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
2532	CRA/141/2011	17/06/2011	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH AHMEDA,	MR VIBHUTI NANAVATI	KASAMBHAI SULEMANBHAI KORADIYA,GUJARAT S T CORPORATION,BHAUMIK MUKESHBHAI SOLANKI	
2533	CRA/142/2011	05/08/2011	COMED PHARMACEUTICALS LTD,	MS ANUSHREE KAPADIA	BLUE STAR LIMITED,	MR JAIDEEP B VERMA,MR MIHIR H PATHAK
2534	CRA/143/2011	24/08/2011	ROYAL CO-OPERATIVE BANK LIMITED,LIQUIDATOR ROYAL CO-OPERATIVE BANK LTD	MR RAVINDRA SHAH,MRS KANAN R SHAH	JAYKANT KHIMCHANDBHAI SHAH,RAJIV JAYKANTBHAI SHAH (DECD.) THROUGH LEGAL HEIRS,AMI WD/O RAJIV JAYKANT SHAH,PRATHAM RAJIV SHAH (MINOR) THROUGH AMI RAJIV SHAH	,MR BAIJU JOSHI

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2535	CRA/144/2011	23/09/2011	HIMMATSING JESINGBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	KHATRI FIROZBHAI USMANJI,KHATRI JAVEDBHAI USMANJI THROUGH POA FIROZBHAI USMANJI,KHATRI SAJIDBHAI KADARBHAI THROUGH POA FIROZBHAI USMANJI,MEHTA MANISHKUMAR JAGDISH- CHANDRA THROUGH POA FIROZBHAI,M/S AMBICA STEEL ROLLONG MILLS,R.MOHAN (BANK OF BARODA)	,MR MG NAGARKAR,MR NARENDRA KHARE
2536	CRA/146/2011	29/09/2011	MAHENDRABHAI POPATLAL MEHTA,	MR NV GANDHI	RAJENDRABHAI NATWARLAL PATEL,KANJIBHAI SHAMBUDAS PATEL,HOTHAJI MOHANJI THROUGH HEIRS,KODARBHAI HOTHAJI,SOMAJI HOTHAJI,JIVAJI HOTHAJI,BALDEVBHAI HOTHAJI,JADIBEN HOTHAJI,SAMUBEN HOTHAJI,NATHIBEN WD/O HOTHAJI MOHANJI,KANTABEN JAYANTIBHAI MEVADA,DIVANG JAYANTIBHAI MEVADA,NITABEN JAYANTIBHAI MEVADA,SOHAN JAYANTIBHAI MEVADA	,NOTICE SERVED BY DS,MR MRUGEN K PUROHIT,MR PY DIVYESHVAR,MR AMRISH K PANDYA
2537	CRA/147/2011	18/04/2012	HEMANTKUMAR VASANTRAJ SHAH,SHANTABEN VASANTRAJ SHAH	NOTICE NOT RECD BACK,MS SONAL D VYAS	SHANTILAL PARBHUBHAI BHAKTA,MAMLATDAR,TALATI-CUM-MANTRI,KARSHANBHAI DEVJIBHAI	NOTICE SERVED,REFUSED SERVED (N)(10),MR ZUBIN F BHARDA
2538	CRA/148/2011	08/07/2011	DHANJISH MINOCHAR SINGANPORIYA,JALEJAR MINOCHAR SINGANPORIYA	MRS KETTY A MEHTA	JEMI BERAMSHA VADIA,	MR UDAYAN P VYAS
2539	CRA/149/2011	27/12/2011	VASHRAMBHAI RAGHAVJI MOJINDRA,	MR SS BELSARE	HASMUKHBHAI HIRALAL,	RULE SERVED,MR MJ MEHTA
2540	CRA/150/2011	13/01/2012	RAJABHAI KADABHAI THROUGH LEGAL HEIRS,MANIBEN RAJABHAI,KHODIDAS RAJABHAI,NARANBHAI RAJABHAI	MR AJAY L PANDAV,	TRIKAMLAL NARANDAS PARMAR (DECD.) THROUGH LEGAL HEIRS,BABUBEN TRIKAMLAL,PRADIP TRIKAMLAL,PROMOD TRIKAMLAL,YOGESH TRIKAMLAL,PUSPABEN TRIKAMLAL,GIRISHCHANDRA TRIKAMLAL,LAKHABHAI NARANDAS PARMAR,MULJIBHAI NARANDAS PARMAR,DHULIBEN RAVADHJIBHAI PARMAR	
2541	CRA/152/2011	10/02/2012	THAKORE RAMAJI MANAJI,THAKORE JAYANTIJI MANAJI,THAKORE NANDABEN MANAJI	MR SP MAJMUDAR,MR P P MAJMUDAR	THAKORE MERUJI JAKTAJI,THE MAMLATDAR,THE DEPUTY COLLECTOR	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),(MR MAHENDRA K PATEL)
2542	CRA/153/2011	22/09/2011	KARSANBHAI RAMJIBHAI,	HL PATEL ADVOCATES	JAY CO-OPERATIVE HOUSING SOCIETY LTD,PARSOTTAMBHAI LALJIBAHI BAVISHI	UNSERVED EXPIRED (N),MR AB GATESHANIYA
2543	CRA/154/2011	26/07/2011	REETA RAMNAYAN YADAV,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAJARAM BALGOVIND MISHRA,CHHIMUBHAI GOVINDBHAI PATEL,RAMNAYAN SHIVVADAN YADAV,ANILKUMAR KESHNATH RAY,BHAVENDRA BALGOVIND MISHRA,CHHIMUBHAI GOPALBHAI PATEL,NARESHBHAI BHAGWANBHAI PATEL	,DELETED,MR ARPIT A KAPADIA
2544	CRA/155/2011	26/07/2011	REETA RAMNAYAN YADAV,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAJARAM BALGOVIND MISHRA,CHHIMUBHAI GOVINDBHAI PATEL,RAMNAYAN SHIVVADAN YADAV,ANILKUMAR KESHNATH RAY,BHAVENDRA BALGOVIND MISHRA,CHHIMUBHAI GOPALBHAI PATEL,NARESHBHAI BHAGWANBHAI PATEL	,DELETED,MR ARPIT A KAPADIA
2545	CRA/156/2011	26/07/2011	REETA RAMNAYAN YADAV,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAJARAM BALGOVIND MISHRA,CHHIMUBHAI GOVINDBHAI PATEL,RAMNAYAN SHIVVADAN YADAV,ANILKUMAR KESHNATH RAY,BHAVENDRA BALGOVIND MISHRA,CHHIMUBHAI GOPALBHAI PATEL,NARESHBHAI BHAGWANBHAI PATEL	,DELETED,MR ARPIT A KAPADIA

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2546	CRA/157/2011	26/07/2011	REETA RAMNAYAN YADAV,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAJARAM BALGOVIND MISHRA,CHHIMUBHAI GOVINDBHAI PATEL,RAMNAYAN SHIVVADAN YADAV,ANILKUMAR KESHNATH RAY,BHAVENDRA BALGOVIND MISHRA,CHHIMUBHAI GOPALBHAI PATEL,NARESHBHAI BHAGWANBHAI PATEL	,DELETED,MR ARPIT A KAPADIA
2547	CRA/158/2011	30/08/2011	BANSILAL GANDALAL KADIYA,	MR GM JOSHI	RAMBHABEN WD/O KHODIDAS NANUBHAI KADIYA,MULESHKUMAR KHODIDAS,HASMUKHBHAI KHODIDAS KADIYA,KANCHANBEN W/O ARUNBHAI & D/O KHODIDAS NANUBHAI,DAKSHABEN D/O KHODIDAS NANUBHAI,JIVANLAL KADIYA, PARTNER OF JIGAR ENTERPRISE,RAMESHBHAI LALJIBHAI MULANI, PARTNER OF JIGAR SALES,NAYKO PUMP	
2548	CRA/159/2011	19/06/2012	GULAMMOHAMMAD MUSABHAI,	MR YH MOTIRAMANI	ALABHAI SAMABHAI (SINCE DECD.)THROUGH LEGAL HEIRS,MOTIBHAI ALABHAI SOLANKI,NATVARLAL PUNJABHAI,PRAVIN PUNJABHAI,MADHUBEN PUNJABHAI	,NOTICE SERVED,UNSERVED EXPIRED (N)
2549	CRA/160/2011	26/09/2011	UDESINH GANPATSINH KAPLETIYA,HARSHADGIRI ISHWARGIRI GOSWAMI,PRAVINSINH DALPATSINH GOHIL,PADMABEN PRAVINSINH GOHIL,NARENDRASINH DALPATSINH GOHIL,KUSUMBEN NARENDRASINH GOHIL	(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA	UKIBEN MAGANBHAI WD/O NAGINBHAI,CHHANIBEN MAGANBHAI WD/O DHANSUKHBHAI,JASHUBEN MAGANBHAI WD/O BHAICHANDBHAI,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER,MR AMIT V THAKKAR
2550	CRA/161/2011	09/08/2011	HEIRS OF DECD.KANTILAL BHAISHANKAR DAVE,KAUSHIKBHAI KANTILAL DAVE,MUKESHBHAI KANTILAL DAVE	MR PUNIT B JUNEJA	VIRENDRABHAI RAMCHANDU DUDHIYALEGAL HEIR OF DECD.JASHODHABEN,	RULE SERVED BY DS,MR KV SHELAT,MR SHIVANG J SHUKLA
2551	CRA/162/2011	02/08/2011	DAHYABHAI MAGANLAL PATEL,	MR TARAK DAMANI	NATVERBHAI KESHAVLA PATEL,	MR KV SHELAT
2552	CRA/164/2011	09/08/2011	SUSHILABEN SATYAPAL SHARMA (DECD.) THROUGH LEGAL HEIRS,OMPRAKASH SATYAPAL SHARMA,SUDHABEN OMPRAKASH SHARMA,AJAY OMPRAKASH SHARMA,SWETA AJAY SHARMA	(MR YF MEHTA)	YAGNESHBHAI DAMANLAL DESAI (DECD.),JULINIBEN YAGNESHBHAI DESAI,JAGRUTIBEN PARASHARBHAI BAXI,VIRAL YAGNESHBHAI DESAI S/O YAGNESHBHAI,RUSHABHA RAMANLAL DESAI,BHARGAVIBEN D/O RAMANLAL RATILAL DESAI AND WD/O NARADBHAI MA	,DS AFF.NOT FILED (N)
2553	CRA/165/2011	29/12/2011	LEGAL HEIRS OF RAMESH C SHAH KOKILABEN WD/O RAMESH C SHAH,PARUL RAMESHBHAI SHAH,MAYURIKA RAMESHBHAI SHAH	MR ZUBIN F BHARDA	SAURIN ARVINDKUMAR,SAURIN ARVINDKUMAR ADMINISTRATOR AND RENT COLLECTOR OF MINOR,SUNILBHAI RAMESHBHAI SHAH	DS AFF.NOT FILED (R),MR RAJESH K SHAH
2554	CRA/166/2011	09/03/2012	ABBASBHAI GULAMHUSSAIN,	MR MEHUL S SHAH,(MR SURESHM SHAH)	AEMNA FARIDBHAI,YUSUF MOHAMMAD FARIDBHAI,HAFAN FARIDBHAI,FARUK FARIDBHAI	MR PREMAL R JOSHI,MRS KIRAN P JOSHI
2555	CRA/167/2011	27/07/2011	CHETANBHAI GOVINDBHAI MISTRY AS PROP. OF BUDDHESHWAR TIMBER,	MR SAMIR B BUNDELA	R HOKABA & SONS THROUGH YASINBHAI FARIDBHAI HOKABAZ,	MR MTM HAKIM
2556	CRA/168/2011	06/02/2012	MANILAL AMBALAL PARMAR,AMIT MADHAVLAL PATEL,NIPA AMITBAI PATEL	MR NILESH A PANDYA	NILKESHKUMAR BIPINCHANDRA BHAGAT,DIPAK MANUBHAI PARMAR,MAHENDRABHAI BHAILALBHAI PATEL,DAHYABHAI RAMJIBHAI PANCHAL	NOTICE SERVED BY DS,RULE SERVED BY DS,MR ARPIT A KAPADIA
2557	CRA/170/2011	02/09/2013	KUVARBEN DUNGARBHAI SOLANKI (DIED),MOHANBHAI DUNGARBHAI SOLANKI,JESINGBHAI DUNGARBHAI SOLANKI,JAGDISHBHAI DUNGARBHAI SOLANKI	MR NIRAV C SANGHAVI	PREMJIBHAI MOTIBHAI,	RULE SERVED
2558	CRA/171/2011	02/02/2012	YAKUBBHAI HASANBHAI MALEK,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR MA SAIYAD	AJITBHAI LALAJI THAKOR,RAMILABEN LALAJI THAKOR,PRAHLADJI RANCHHODJI THAKOR,PRATAPJI RANCHHODJI THAKOR,GABHAJI RANCHHODJI THAKOR,BHAVANJI RANCHHODJI THAKOR,CHANDUJI RANCHHODJI THAKOR,LALAJI PRATAPJI THAKOR	NOTICE SERVED,MR DIPAK R DAVE

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2559	CRA/172/2011	08/08/2011	ABDUL REHMAN HUSSAINBHAI MANSURI THROUGH LEGAL HEIRS,HAJRABIBI ABDUL RAHEMAN MANSURI,IMTIYAZ MOHAMMAD ABDUL RAHEMAN,MOHAMMAD RAFIK ABDUL RAHEMAN,BILKISHBANU ABDUL RAHEMAN MANSURI,KHURSHIDBANU ABDUL RAHEMAN MANSURI,SAMIMBANU ABDUL RAHEMAN MANSURI	MR MTM HAKIM	FARIDKHAN RAHMANKHAN PATHAN,	
2560	CRA/173/2011	30/11/2011	BHASKARBHAI LAKSHMISHANKER MEHTA,	MR SHAKTI S JADEJA	PRAVINBHAI MOHANBHAI ZALAVADIYA,DINESHBHAI MOHANBHAI ZALAVADIYA,GANDUBHAI DHANABHAI,NARANBHAI RAVJIBHAI,PARSHOTTAMBHAI SHAMJIBHAI,RASHMIKANT VALJIBHAI BHALODIYA,JENTILAL JIVABHAI GAJERA,KANJIBHAI VALJIBHAI,BHAILALBHAI PAANCHABHAI,IQBALBHAI BODARBHAI,M G PATEL,NARANBHAI HANSRAJBHAI,NAATHABHAI HANSRAJBHAI,JADAVBHAI DHANABHAI,MANSUKHBHAI CHANABHAI SAKARIYA,GOVINDBHAI CHANABHAI SAKARIYA,GANGADASBHAI MOHANBHAI,MANSUKHBHAI MOHANBHAI,GOVINDBHAI UKABHAI,KAMLAVANTIBEN LAKSHMISHANKER MEHTA,KIRITBHI LAKSHMISHANKER MEHTA,PRABHAKARBHAI LAKSHMISHANKER MEHTA,BHADRABEN LAKSHMISHANKER MEHTA,DEPUTY COLLECTOR,MAMLATDAR-PADADHARI	GOVERNMENT PLEADER,NOTICE SERVED,DS AFF.NOT FILED (R),(MR SANDEEP N BHATT)
2561	CRA/174/2011	09/08/2011	RABIYABEN W/O KAMRUDDIN CHHIPA,	MR NEERAJ J VASU	SABIRMOHMAD RAMJAN AJMERAWAL,AHEMAD MOHMMAD RAMJAN AJMERWALA,HAJIMOHMMAD RAMJAN AJMERWALA,ARIF AIYUB MOHMMAD RAMJAN AJMERWALA,YUSUF MOHMMAD RAMJAN AJMERWALA,SADIK MOHMMAD RAMJAN AJMERWALA,YUNUS MOHMMAD RAMJAN AJMERWALA,FARUK MOHMMAD RAMJAN AJMERWALA,HASEENA D/O MOHMMAD RAMJAN AJMERWALA,ZARINA D/O MOHMMAD RAMJAN AJMERWALA,RUKAIYA D/O MOHMMAD RAMJAN AJMERWALA	,MR CR MISHRA
2562	CRA/175/2011	12/08/2011	RAMESHCHANDRA M MEHTA,PRAKASHBHAI M DAVE	MR JM BAROT,MR HARESH H PATEL	BHAGWANDAS R BHAVSAR,	
2563	CRA/176/2011	21/02/2012	MAHENDRA CHANDUBHAI PATEL AS NEXT FRIEND OF LALITABEN CH,	MR VISHWAS K SHAH,MR MASOOM K SHAH	JAYESH BALMUKUND PATEL,JAYANT BALMUKUND PATEL,SHRIMATI JAYSUKHBEN WD/O BALMUKUND VITHALBHAI PATEL,HARISHBHAI THAKOREBHAI PATEL AS NEXT FRIEND OF DAHIBEN THAK,RAMANBHAI VITHALBHAI PATEL	RULE SERVED
2564	CRA/177/2011	16/03/2012	MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	HL PATEL ADVOCATES	GUJARAT ELECTRICITY BOARD (NOW UTTAR GUJART VIM COM.LTD),	MR DIPAK R DAVE

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2565	CRA/178/2011	29/03/2012	BRIJESHBHAI PRAVINBHAI PATEL,SAURABHBHAI PRAVINBHAI PATEL	MR AMAR D MITHANI	VIMLABEN D/O MOHANBHAI KABHAI RATHOD AND WIFE OF MAGANBHAI M,JAYANTIBHAI MAGANBHAI GOHEL,VIPULBHAI MAGANBHAI GOHEL,RAVJIBHAI SHANABHAI BHOI,BABUBHAI SHANABHAI BHOI,JAYESH PARSOTTAMDAS PATEL,RAMABHAI SHANABHAI BHOI (DECD.),MADHUBEN RAMANBHAI SHANABHAI BHOI (WIDOW),ALPESHKUMAR RAMANBHAI BHOI,KALPESHKUMAR RAMANBHAI BHOI,SHILPESHKUMAR RAMANBHAI BHOI,SHANTABEN SHANABHAI BHOI (DECD.),GITABEN KANTIBHAI BHOI,MINABEN KANTIBHAI BHOI,DAXABEN KANTIBHAI BHOI,VIJAYBHAI KANTIBHAI BHOI,MAHENDRABHAI @ MAHESHBHAI KANTIBHAI BHOI,NITABEN KANTIBHAI BHOI,HANSABEN KANTIBHAI BHOI,KAMLESHBHAI FULABHAI PATEL,BHARATBHAI AMBALAL PATEL,VIJAYBHAI HARIBHAI PATEL,KETANBHAI THAKORBHAI PATEL THROUGH POA MAMTABEN B PATEL,	,NOTICE SERVED BY DS,MR AMAR D MITHANI,THAKKAR AND PAHWA ADVOCATES,MR AJ YAGNIK
2566	CRA/180/2011	15/02/2012	CHANDRAKANTBHAI VARDHMANBHAI DESAI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHANTILAL CHHOTALAL SHAH (H.U.F) THROUGH KARTA AND MANA,MAHENDRABHAI VARDHMANBHAI SHAH(DECD.) THROUGH BHARTIBEN MAHE	,MR JIGAR P RAVAL
2567	CRA/182/2011	20/10/2011	KARSANBHAI BHAGWANBHAI,NARANJI BHAGAJI THAKORE,SUKHRAMBHAI PRABHUBHAI PATEL,RAMJIBHAI GOVINDBHAI PARMAR,DILIPBHAI HARJIBANBHAI PATEL,PARESHBHAI ISHWARBHAI PATEL,HARJIVANBHAI GANESHBHAI PATEL S/O KAMUBEN BHAGWANBHAI PATEL,HARJIBHAI GANESHBAHI PATEL,AMRATBHAI SENDHABHAI PATEL,MOHANBHAI GOVINBHAI PATEL,RASULBHAI KASAMBHAI GANCHI,SHARDABEN PRADHANJI WD/O PRADHANJI HAJURJI@MOTIJI,LAXMANJI BECHARSANG JHALA,HAMIRSANG SADAJI JHALA,BHAGWATSANG VALSANG JHALA,BHIKHABHAI MAHADEVBHAI HEIR OF DECD.MAHADEV DHANABHAI,AMRATBHAI RAYMALBHAI DESAI,DASHRATHBHAI BALUBHAI PATEL,VALJIBHAI NARSINHBHAI PATEL,NARANBHAI KESHABHAI PATEL,RASIKBHAI VRAJLAL PATEL,KHUSHALBHAI VRAJLAL PATEL,KANUBHAI BHIKHABHAI PATEL,KAILASHBEN GOVINDBHAI PATEL,DASHRATHBHAI RAVJIBHAI PATEL,MAHENDRABHAI RAMESHBHAI PATEL,DINESHBHAI RAMANBHAI PATEL,GOVINDBHAI NARANBHAI THAKORE,SHANTABEN CHUNIBHAI PATEL,KANTIBHAI MOHANBHAI PATEL,PATEL MANILAL REVABAHI,ASHOKKUMAR HARGOVANDAS PATEL,PATEL SHANKARBHAI NAROTTAMDAS,TULSIBHAI MADHABHAI PATEL SON OF PATEL MADHABHAI SHAMBHUDAS,PATEL ATMARAM NAROTTAMDAS,PATEL SHANKARBHAI RANCHHODBHAI,PATEL NARAYANBAHI VARVABHAI,PATEL AMRUTBHAI HARJIVANDAS S/O PATEL HARJIVANDAS NAGARDAS,PATEL SENDHABHAI ISHWARBHAI,PATEL ASHOKBHAI HARGOVANDAS,MUKESHBHAI MELABHAI PATEL SON OF PATEL MELABHAI,MADHAVDAS KACHARADAS CHHAGANDAS,HIMATIA USMANKHA KURESHI,PATEL NARAYANBHAI SOMDAS,PUNJAJI CHHAGANJI,PATEL NARANBHAI VARVABHAI,PATEL NARANBHAI VARVABHAI	MR KB PUJARA	DY.COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER, NARMADA Y,	GOVERNMENT PLEADER

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2568	CRA/183/2011	20/03/2012	VASHRAMBHAI SOMABHAI PATEL,	HL PATEL ADVOCATES	DEPUTY COLLECTOR,MAMLATDAR,,TAKARAMBHAI JASRAJBHAI PATEL,PARBHUBHAI PUNJABHAI PATEL,CHANDRASINH TEJUBHAI MASANI,NARAYANBHAI RAVUBHAI MASANI,LILABEN RAVUBHAI MASANI,JASUBEN TEJUBHAI MASANI,VIJAYBHAI TEJUBHAI MASANI	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS
2569	CRA/184/2011	22/07/2011	ARVINDBHAI SHANABHAI PATEL,SHUSHILABEN A. PATEL,PIYUSH A. PATEL,KALPANA SANABHAI PATEL	MRS KETTY A MEHTA	COMPETENT AUTHORITY- GAS AUTHORITY OF INDIA LTD,	M/S TRIVEDI & GUPTA,MR ABHISHEK M MEHTA
2570	CRA/185/2011	14/03/2012	FIROZBHI HANBHI MANSURI,	MR ZUBIN F BHARDA	YUSUFBHAI MOHAMEDBHAI MANSURI,SHABBIRBHAI MOHAMEDBHAI MANSURI	MR KV SHELAT
2571	CRA/186/2011	10/04/2012	BECHARBHAI ZAVERBHAI PATEL,AMBALAL ZAVERBHAI PATEL	MR NILESH A PANDYA	SHIVABHAI KASHIBHAI(DECD) THROUGH LEGAL HEIRS,JASHBHAI SHIVABHAI PATEL,GHANSHYAMBHAI SHIVABHAI PATEL,JYOTSNA D/O SHIVABHAI PATEL AND WIFE OF MELABHAI VITHALBHAI,SHANTABEN D/O SHIVABHAI PATEL AND WIFE OF MAGANBHAI,CHHOTABHAI BHAGVANBHAI (DECD.) THROUGH LEGAL HEIRS,VASANTBHAI CHHOTABHAI THAKKAR,PUSHPABEN CHHOTABHAI,TALATI CUM MANTRI	,NOTICE SERVED BY DS,MR AS ASTHAVADI
2572	CRA/187/2011	20/09/2011	JITENDRA KANAIYALAL SHAH,VIRENDRA KANAIYALAL SHAH	MR JR SHAH	UMESHBHAI RATILAL SHAH,JAYRAMBHAI CHUHADMAL FAMILY TRUST'A MANAGING TRUSTEE,RAJKUMAR CHUHADMAL,CHANDRABEN SADHURAM AMBAWANI,RAMESHCHANDRA BHAGWANDAS RAVAL,LAJVANT NANOMAL RAMCHANDANI,VASUDEV ISHWARLLA PATEL,GHANSHYAMDAS MAVAJIBHAI PATEL	MR VIMAL M PATEL,MR SAURABH G AMIN
2573	CRA/189/2011	09/09/2011	SAURIN ARVINDBHAI PATEL,	MR RAJESH K SHAH	KOKILABEN WD/O RAMESH C SHAH,PRADHUMAN RAMANLAL PATEL L.R.OF RAMANLAL MAGANLAL PATEL,NIRUBEN SURESHLAL PRAJAPATI,SHANKARLAL SAIRAM THROUGH LAXMAN B VANZARA,ASHOKBHAI MOTILAL SHYAMSHUKHA,PURVISH NIMESHKUMAR PATEL,JAYESH BHIKHABHAI PATEL,PRATIK RAKESHBHAI PATEL,SAROJBEN IKBALBHAI NARSINH	
2574	CRA/190/2011	15/03/2012	DHANESHBHAI PURSHOTTAMDAS SONI,	MR P A MEHD	LALJIBHAI RAMJIBHAI HAMIRANI,LAVJIBHAI HARIBHAI MANDANKA,CHANDRAKANTBHAI LAVJIBHAI MANDANKA,PRADIPBHAI LAVJIBHAI MANDANKA,NAVINTLAL MEPABHAI VADGAMA,DINESHBHAI DHIRUBHAI MANDANKA,GITESHBHAI DHIRUBHAI MANDANKA,HARDIK NAVITLAL VADGAMA	NOTICE SERVED BY DS,MR NILESH A PANDYA,MR JITENDRA M PATEL
2575	CRA/191/2011	20/10/2011	NARANJI BHAGAJI THAKORE,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2576	CRA/192/2011	20/10/2011	SUKHRAMBHAI PRABHUBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2577	CRA/193/2011	20/10/2011	RAMJIBHAI GOVINDBHAI PARMAR,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2578	CRA/194/2011	20/10/2011	DILIPBHAI HARJIVANBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2579	CRA/195/2011	20/10/2011	PARESHBHAI ISHWARBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER

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2580	CRA/196/2011	20/10/2011	HARJIVANBHAI GANESHBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2581	CRA/197/2011	20/10/2011	HARJIBHAI GANESHBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2582	CRA/198/2011	20/10/2011	AMRATBHAI SENDHABHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2583	CRA/199/2011	20/10/2011	MOHANBHAI GOVINDBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2584	CRA/200/2011	20/10/2011	RASULBHAI KASAMBHAI GANCHI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2585	CRA/201/2011	20/10/2011	SHARDABEN PRADHANJI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2586	CRA/202/2011	20/10/2011	LAXMANJI BECHARSANG JHALA,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2587	CRA/203/2011	20/10/2011	HAMIRSANG SADAJI JHALA,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2588	CRA/204/2011	20/10/2011	BHAGWATSANG VALSANG JHALA,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2589	CRA/205/2011	20/10/2011	HEIRS OF DECD.MAHADEV DHANABHAI THROUGH L/R BHIKHABHAI MAHAD,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2590	CRA/206/2011	20/10/2011	AMRATBHAI RAYMALBHAI DESAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2591	CRA/207/2011	20/10/2011	DASRATHBHAI BALUBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2592	CRA/208/2011	20/10/2011	VALJIBHAI NARSINHBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2593	CRA/209/2011	20/10/2011	NARANBHAI KESHABHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2594	CRA/210/2011	20/10/2011	RASIKBHAI VRAJLAL PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2595	CRA/211/2011	20/10/2011	KHUSHALBHAI VRAJLAL PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2596	CRA/212/2011	20/10/2011	KANUBHAI BHIKHABHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2597	CRA/213/2011	20/10/2011	KAILASHBEN GOVINDBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2598	CRA/214/2011	20/10/2011	DASHRATHBHAI RAVJIBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2599	CRA/215/2011	20/10/2011	MAHENDRABHAI RAMESHBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2600	CRA/216/2011	20/10/2011	DINESHBHAI RAMANBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2601	CRA/217/2011	20/10/2011	GOVINDBHAI NARANBHAI THAKORE,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2602	CRA/218/2011	20/10/2011	SHANTABEN CHUNIBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2603	CRA/219/2011	20/10/2011	KANTIBHAI MOHANBHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2604	CRA/220/2011	20/10/2011	PATEL MANILAL REVABHAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2605	CRA/221/2011	20/10/2011	ASHOKKUMAR HRGOVANDAS PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2606	CRA/222/2011	20/10/2011	PATEL SHANKARBHAI NAROTTAMDAS,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2607	CRA/223/2011	20/10/2011	TULSIBHAI MADHABHAI PATEL S/O DECD. PATEL MADHABHAI SHAMBHUD,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2608	CRA/224/2011	20/10/2011	PATEL ATMARAM NAROTTAMDAS,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2609	CRA/225/2011	20/10/2011	PATEL SHANKARBHAI RANCHHODBHAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2610	CRA/226/2011	20/10/2011	PATEL NARAYANBHAI VARVABHAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2611	CRA/227/2011	20/10/2011	PATEL AMRUTBHAI HARJIVANDAS S/O DECD. PATEL HARJIVANDAS,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	
2612	CRA/228/2011	20/10/2011	PATEL SENDHABHAI ISHWARBHAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2613	CRA/229/2011	20/10/2011	PATEL ASHOKKUMAR HARGOVANDAS,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2614	CRA/230/2011	20/10/2011	MUKESHBHAI MELABHAI PATEL,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2615	CRA/231/2011	20/10/2011	MADHAVDAS KACHARADAS CHHAGANDAS,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2616	CRA/232/2011	20/10/2011	HIMATIA USMANKHA KURESHI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2617	CRA/233/2011	20/10/2011	PATEL NARAYANBHAI SOMDAS,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2618	CRA/234/2011	20/10/2011	PUNJAJI CHHAGANJI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2619	CRA/235/2011	20/10/2011	PATEL NARANBHAI VARVABHAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2620	CRA/236/2011	20/10/2011	PATEL NARANBHAI VARVABHAI,	MR KB PUJARA	DY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER
2621	CRA/237/2011	20/12/2011	NARAN DEVSHI AMBLIA,PARBAT NARAN AMBLIA	MR SALIL M THAKORE	HAMIRBHAI KANABHAI MADIA,THE ASSISTANT COLLECTOR,THE MAMLATDAR	GOVERNMENT PLEADER,MR MEHUL S SHAH,(MR SURESHM SHAH)
2622	CRA/238/2011	11/10/2011	LEGAL HEIR OF DECD.MAGANBHAI KBARIA JAYESHBHAI MAGANBHAI BAR,	HL PATEL ADVOCATES	DR.MANORANJAN MOHANLAL VARIA,	MR YM THAKKAR
2623	CRA/239/2011	26/03/2012	ALPESH CHANDRAKANT THAKKAR,BHANUMATI CHANDRAKANT THAKKAR	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	ASHOK NATVARLAL,VINOD NATVARLAL,DINESH NATVARLAL,SHAILESH NATVARLAL,SURYAKANT RAMANLAL RAMI,KALPESH SURYAKNAT RAMI (DECD) THROUGH LEGAL HEIRS,LATABEN KALPESHBHAI RAMI,DIVYESH KALPESHBHAI RAMI,KETAN SURYAKANT RAMI,MANOJKUMAR MAHENDRA SHAH	,NOTICE UNSERVED,MR AV PRAJAPATI
2624	CRA/240/2011	19/10/2011	BALWANTRAI KRISHNAJI DESAI,	(MS NISHA M THAKORE),BHOOMI M THAKORE	KANTUBHAI PURSHOTTAMDAS DHOBI,PANUBEN NARANBHAI PATEL (DECD.),MANILAL NARANBHAI PATEL,ISHWARBHAI NARANBHAI PATEL,BHANJIBHAI NARANBHAI PATEL	,NOTICE SERVED,MR MP SHAH,MS. KRUTI M SHAH
2625	CRA/241/2011	21/09/2011	SOMABHAI FAKIRBHAI AHIR,	MR DAKSHESH MEHTA	MANGABHAI JERAMBHAI AHIR,	MR P P MAJMUDAR
2626	CRA/243/2011	15/03/2012	NARANBHAI KHIMJIBHAI VEGDA,NITINBHAI PARSHOTTAMBHAI	MR UTPAL M PANCHAL	THE MAMLATDAR,DEPUTY COLLECTOR,RAMESHCHANDRA NATHUBHAI VACHHANI	GOVERNMENT PLEADER,MR NV GANDHI

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2627	CRA/244/2011	13/10/2011	RAMESHJI SHAKRAJI THAKOR S/O SHAKRAJI MAGANJI THAKOR,CHANDABEN MAGANJI THAKOR	(MR MB GANDHI),MR CHINMAY M GANDHI	BLUE DIAMOND COOPERATIVE HOUSING SOCIETY LIMITED,	MR RAJESH K SAVJANI
2628	CRA/245/2011	12/04/2012	SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,ADMINISTRATOR - SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,PRAKASH PANDYA - DISTRIBUTOR - AHMEDABAD DEPOT	MR NV GANDHI	ILABEN PANKAJBHAI CHAUDHARI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
2629	CRA/246/2011	12/04/2012	SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,ADMINISTRATOR - SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,PRAKASH PANDYA - DISTRIBUTOR - AHMEDABAD DEPOT	MR NV GANDHI	KAUSHIKABEN AJITBHAI CHAUDHARI,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
2630	CRA/247/2011	18/09/2012	J.C.T. ELECTRONICS LTD OFFICE AT,	(MR PRABHAV A MEHTA)	JAY POLY PACK THRO PARTNER,	MR KASHYAP R JOSHI
2631	CRA/248/2011	12/04/2012	SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,ADMINISTRATOR - SHREE MAHILA GRUH UDHYOG LIJJAT PAPAD,PRAKASH PANDYA - DISTRIBUTOR - AHMEDABAD DEPOT	MR NV GANDHI	PARVATIBEN DHIRUBHAI RATHOD,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
2632	CRA/249/2011	02/12/2011	VINOD AMBALA PATEL,	(MR PRABHAV A MEHTA)	SHAKIRABIBI NOORMOHMAD SHAIKH D/O DECD.MAHEMMODMIYA MAHAMMAD,SAIYED YUSUFMIYA MOHAMMADMIYA (DECD.),SAIYAD SALMABEGAM YUSUFMIYA,SAIYAD SHAHIDMIYA YUSUFMIYA,SAIYAD SALIMMIYA YUSUFMIYA,SAIYAD MUSTAKMIYA YUSUFMIYA,SAIYAD SADIKMIYA YUSUFMIYA,SAIYAD ROSHANJHA YUSUFMIYA,SAIYAD MOUDIN MAHEMEDMIYA,SAIYAD YUNUSMIYA MAHEMUDMIYA,SAIYAD SIRAJUDDIN MAHEMUDMIYA,SHAIKH TAHIRBIBI D/O DECD.MAHEMUDMIYA MOHAMMADMIYA,SHAMIMABANU D/O MAHEMUDMIYA MAHAMMADMIYA,RAISHABIBI MAHAMADALI SAIYAD D/O DECD.MAHEMUDMIYA MAHAMMADM,ASHRAFBANU D/O DECD.MAHEMUDMIYA MOHAMMADMIYA SAIYAD,RAMESHBHAI GOVINDBHAI PATEL,KANUBHAI CHHOTABHAI PATEL.,HARISH NATHABHAI PATEL	
2633	CRA/251/2011	19/03/2012	GOPALBHAI THOBANBHAI KASUNDRA,	MR VIMAL M PATEL	JITENDRA GOKAL DETROJA,SON OF GOKAL SAMJI DETROJA,KANTILAL @ KANU SHAMJI DETROJA,BABULAL SHAMJI DETROJA (DECD.),ALPESH BABU DETROJA,RAKESH BABU DETROJA,KARSAN SHAMJI DETROJA	,MR P P KASVALA
2634	CRA/252/2011	14/12/2011	BHAGAVATPRASAD JAYANTILAL PADH,	MR TATTVAM K PATEL	KANAKDAS BAPU EDUCATION AND SOCIAL WELFARE TRUST RAJKOT,SAMATBHAI KARANBHAI SOSIDYA,DWARKA NAGARPALIKA,DEPUTY CHARITY COMMISSIONER,JOINT CHARITY COMMISSIONER,STATE OF GUJARAT	NOTICE SERVED BY DS,MR HN BRAHMBHATT,MR VH KANARA,MR C B UPADHYAYA,MR VINOD M GAMARA

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2635	CRA/253/2011	17/11/2011	HIMMATLAL NANDLAL,DHARMISTA HIMMATLAL,NIKUNJ HIMMATLAL	MR YN RAVANI	PARSOTAMBHAI VIRABHAI (DECD.) THROUGH LEGAL HEIRS,DEVBAIBEN PARSOTAMBHAI VIRABHAI,RAMJIBHAI PARSOTAMBHAI VIRABHAI,KANTABEN PARSOTAMBHAI VIRABHAI,RAMABEN PARSOTAMBHAI VIRABHAI,JAYABEN PARSOTAMBHAI VIRABHAI,ELEBEN PARSOTAMBHAI VIRABHAI,JAYANTI PARSOTAMBHAI VIRABHAI,LAKSHMISHANKAR PARSOTAMBHAI VIRABHAI	
2636	CRA/255/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,MOHSINBHAI NAJIRBHAI RATHOD	
2637	CRA/256/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,RAHEMANKHAN BALKHAN SHEIKH	
2638	CRA/257/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,IQBAL MOHMAD SHEIKH	
2639	CRA/258/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,BANUBIBI IQBALBHAI SHEIKH	
2640	CRA/259/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,AMINABEN AHMADBHAI SHEIKH	
2641	CRA/260/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,SHAMABEN MOHSINBHAI RATHOD	
2642	CRA/261/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,NASIMABANU SAMSUDDIN SAIYED	
2643	CRA/262/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,NASIRKHAN HEBATKHA PATAN	
2644	CRA/263/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,ZULEKHABEN MASTUFABHAI SHEIKH	
2645	CRA/264/2011	18/10/2011	THE NEW INDIA ASSURANCE COMPANY LIMITED,BHARUCH,	MR VIBHUTI NANAVATI	KAVITABEN LAKSHMANBHAI LAKHVANI,TABASSUMBANU IMTIYAZBHAI SHEIKH	
2646	CRA/265/2011	13/03/2012	BHIKHABHAI @ VIRENDRAKUMAR KESHAVLAL SHAH (DECD),VIRBALABEN WD/O VIRENDRAKUMAR AMRUTLAL SHAH,JAYESH VIRENDRAKUMAR SHAH,PRITIBEN D/O VIRENDRAKUMAR SHAH	MR MA BUKHARI,	FULABHAI DALSUKHBHAI GANDHI (DECD.) THROUGH LEGAL HEIRS,DEVENDRABHAI FULABHAI GANDHI,BHUPENDRABHAI FULABHAI GANDHI	,RULE SERVED,MR MANOJ N POPAT
2647	CRA/267/2011	23/12/2011	PATEL BHIKHAHBAI MANGALDAS,PATEL RAJESHBHAI MANGALDAS	(MR A J PATEL)	THE SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT THROUGH SECREATARY NARMADA WAT,PATEL DASHRATHBHAI RAMDAS	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2648	CRA/269/2011	21/03/2012	SADHU MAGNIRAMJI KASHIRAMJI (DECD.) THROUGH LEGAL HEIRS,ATULBHAI MAGNIRAMJI DUDHAREJIA,HARISHCHANDRABHAI MAGNIRAMJI DUDHAREJIA,ANILBHAI MAGNIRAMJI DEDHAREJIA,MRUDULABEN MAGNIRAMJI DUDHAREJIA	MR SP MAJMUDAR,MR P P MAJMUDAR,	HIRJIBHAI JIVANBHAI (DECD) THROUGH LEGAL HEIRS,GHANSHYAMBHAI HIRJIBHAI,ASHISHBHAI HIRJIBHAI,LABHUBEN HIRJIBHAI,JASHUBEN HIRJIBHAI,RAJESHBHAI NAGINDAS SHAH,HIMANSHU GIRDHARLAL PARMAR,GAURAV GIRDHARLAL PARMAR	,NOTICE SERVED,MR KIRTIDEV R DAVE,MR RAHUL K DAVE,MR Y J PATEL
2649	CRA/270/2011	14/03/2012	THE COMPETENT AUTHORITY,	MR AJAY R MEHTA	AJAYBEN MARKHIBHAI CHETARIYA,MUKESHBHAI MARKHIBHAI CHETARIYA,PUNJ LIOYD PVT. LTD.	NOTICE SERVED BY DS,MR VH KANARA
2650	CRA/271/2011	24/11/2011	RAVAL SHAKRABHAI SOMABHAI,	MR DIPEN K DAVE	SHAH SHEVANTILAL MOHANLAL DECD.THRO HEIRS,KIRITBHAI SEVANTILAL SHAH,KETAN SEVENTILAL SHAH,KANCHANBEN SEVENTILAL SHAH,PARULBEN AMITKUMAR VAKHARIA,DEEPAKBHAI SEVANTILAL SHAH	

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2651	CRA/272/2011	26/06/2012	KADAMBARI MIHIRKUMAR TRIVEDI D/O NILKANTHRAI TRIVEDI,	NOTICE NOT RECD BACK,MS.P J.JOSHI	MIHIRKUMAR BIPINBHAI TRIVEDI,	NOTICE SERVED,MR AMIT N CHAUDHARY
2652	CRA/273/2011	20/10/2011	NIKET JAYESHKUMAR SHAH,	MR VIKRAM J THAKOR	KANAJI SARJIJI THAKOR (DECD.) THROUGH LEGAL HEIRS,LADUBEN WD/O KANAJIK SARJIJI,RAMESHJI KANAJI THAKOR,TAKHIBEN KANAJI THAKOR,KAILASHBEN KANAJI THAKOR,RAIBEN KANAJI THAKOR,KALAJI MOHANJI THAKOR,RAMAJI MOHANJI THAKOR,JAYESHKUMAR JAYANTILAL SHAH (DECD.) THROUGH LEGAL HEIRS,MALTIBEN WD/O JAYESHKUMAR JAYANTILAL,NAMITABEN JAYESHKUMAR SHAH,NIKET JAYESHBHAI SHAH,SARDAR SAMUDAYIK SAHAKARI MANDALI THROUGH SECRETARY	
2653	CRA/274/2011	23/03/2012	PATEL BABUBHAI DHULABHAI,PATEL AMRATBHAI KASHIRAM,PATEL MANIBHAI KASHIRAM,PATEL BALDEVBHAI RANCHHODBHAI	MR HM PARIKH,MR.HEMANG H PARIKH	PATEL SOMABHAI VITHALBHAI,PATEL BALDEVBHAI VITHALBHAI,MAMLATDAR, VIJAPUR	GOVERNMENT PLEADER,MR SP MAJMUDAR,MR VIMAL A PUROHIT
2654	CRA/275/2011	08/01/2019	BRIJESH JASVANTRAY TRIVEDI,SANJAY HARSHARRAY TRIVEDI,HARSHVARDHAN BALVANTRAY TRIVEDI	(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	KIRITBHAI JAYANTIBHAI TRIVEDI,	MR RC JANI
2655	CRA/276/2011	29/03/2012	RAMANBHAI SHANABHAI BHOI (DECD.) THROUGH LEGAL HEIRS,MADHUBEN RAMANBHAI BHOI,ALPESHKUMAR RAMANBHAI BHOI,KALPESHKUMAR RAMANBHAI BHOI,SHILPESHKUMAR RAMANBHAI BHOI,SHANTABEN SHANABHAI BHOI (DECD.),GITABEN KANTIBHAI BHOI,MINABEN KANTIBHAI BHOI,DAXABEN KANTIBHAI BHOI,VIJAYBHAI KANTIBHAI BHOI,MAHENDRABHAI ALIAS MAHESHBHAI KANTIBHAI BHOI,NITABEN KANTIBHAI BHOI,HANSABEN KANTIBHAI BHOI,KAMLESHBHAI FULABHAI PATEL,BHARATBHAI AMBALAL PATEL,VIJAYBHAI HARIBHAI PATEL,KETANBHAI THAKORBHAI PATEL THROUGH POA MAMTABEN B PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH),	VIMLABEN D/O MOHANBHAI KABHAIBHAI RATHOD AND WIFE OF MAGANBH,JAYANTIBHAI MAGANBHAI GOHEL,VIPULBHAI MAGANBHAI GOHEL,RAVJIBHAI SHANABHAI BHOI,BABUBHAI SHANABHAI BHOI,JAYESHBHAI PARSOTTAMBHAI PATEL,BRIJESH PRAVINBHAI PATEL,SAURABH PRAVINBHAI PATEL	NOTICE SERVED BY DS,MR AMAR D MITHANI,THAKKAR AND PAHWA ADVOCATES,MR AJ YAGNIK
2656	CRA/277/2011	29/03/2012	RAMANBHAI SHANABHAI BHOI (DECD.) THROUGH LEGAL HEIRS,MADHUBEN RAMANBHAI BHOI,ALPESHKUMAR RAMANBHAI BHOI,KALPESHKUMAR RAMANBHAI BHOI,SHILPESHKUMAR RAMANBHAI BHOI,SHANTABEN SHANABHAI BHOI (DECD.),GITABEN KANTIBHAI BHOI,MINABEN KANTIBHAI BHOI,DAXABEN KANTIBHAI BHOI,VIJAYBHAI KANTIBHAI BHOI,MAHENDRABHAI ALIAS MAHESHBHAI KANTIBHAI BHOI,NITABEN KANTIBHAI BHOI,HANSABEN KANTIBHAI BHOI,KAMLESHBHAI FULABHAI PATEL,BHARATBHAI AMBALAL PATEL,VIJAYBHAI HARIBHAI PATEL,KETANBHAI THAKORBHAI PATEL THROUGH POA MAMTABEN B PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH),	VIMLABEN D/O MOHANBHAI KABHAIBHAI RATHOD AND WIFE OF MAGANBH,JAYANTIBHAI MAGANBHAI GOHIL,VIPULBHAI MAGANBHAI GOHIL,RAVJIBHAI SHANABHAI BHOI,BABUBHAI SHANABHAI BHOI,JAYESHBHAI PARSOTTAMBHAI PATEL,BRIJESH PRAVINBHAI PATEL,SAURABH PRAVINBHAI PATEL	NOTICE SERVED BY DS,MR AMAR D MITHANI,THAKKAR AND PAHWA ADVOCATES,MR AJ YAGNIK
2657	CRA/278/2011	29/03/2012	RAMANBHAI SHANABHAI BHOI (DECD.) THROUGH LEGAL HEIRS,MADHUBEN RAMANBHAI BHOI,ALPESHKUMAR RAMANBHAI BHOI,KALPESHKUMAR RAMANBHAI BHOI,SHILPESHKUMAR RAMANBHAI BHOI,SHANTABEN SHANABHAI BHOI (DECD.),GITABEN KANTIBHAI BHOI,MINABEN KANTIBHAI BHOI,DAXABEN KANTIBHAI BHOI,VIJAYBHAI KANTIBHAI BHOI,MAHENDRABHAI ALIAS MAHESHBHAI KANTIBHAI BHOI,NITABEN KANTIBHAI BHOI,HANSABEN KANTIBHAI BHOI,KAMLESHBHAI FULABHAI PATEL,BHARATBHAI AMBALAL PATEL,VIJAYBHAI HARIBHAI PATEL,KETANBHAI THAKORBHAI PATEL THROUGH POA MAMTABEN B PATEL,	MR MEHUL S SHAH,(MR SURESHM SHAH),	VIMLABEN D/O MOHANBHAI KABHAIBHAI RATHOD AND WIFE OF MAGANBH,JAYANTIBHAI MAGANBHAI GOHIL,VIPULBHAI MAGANBHAI GOHIL,RAVJIBHAI SHANABHAI BHOI,BABUBHAI SHANABHAI BHOI,JAYESHBHAI PARSOTTAMBHAI PATEL,BRIJESH PRAVINBHAI PATEL,SAURABH PRAVINBHAI PATEL	NOTICE SERVED BY DS,MR AMAR D MITHANI,THAKKAR AND PAHWA ADVOCATES,MR AJ YAGNIK
2658	CRA/281/2011	21/11/2011	GAUTAMBHAI NAGINBHAI VASAVA,	MR KASHYAP R JOSHI	SALIMABEN MOHMADBHAI PATEL,	MR HARSHAD K PATEL

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2659	CRA/283/2011	13/03/2012	NIRMA LTD,	MR GAURAV S MATHUR	NIYATI KETAN SHAH PROPRIETOR OF N.K.TRADERS,OFFICIAL LIQUIDATOR CORE HEALTHCARE LTD.	NOTICE SERVED,NANAVATI ASSOCIATES
2660	CRA/284/2011	09/05/2012	NEPTUNE SPIN FEB LIMITED,	MR JIGAR M PATEL	SANTRAM CHANDRASHEKHAR SHETH,YOGENDRABHAI RATILAL PATEL	,MR. TIRTHRAJ PANDYA
2661	CRA/285/2011	09/05/2012	NEPTUNE SPIN FEB LIMITED,	MR JIGAR M PATEL	SANTRAM CHANDRASHEKHAR SHETH,YOGENDRABHAI RATILAL PATEL,SHYAM REALITIES,TEJENDRA ARCHED	,MR PA JADEJA,MR. TIRTHRAJ PANDYA
2662	CRA/287/2011	10/04/2012	VARDHAN TRADERS THRO PARTNER,	MR DHAVAL D VYAS	SHARIFABEN SHABIRHUSEN,	(MR VM PANCHOLI)
2663	CRA/289/2011	18/01/2012	ARVIND GORDHAN BHATT,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	JAYVADAN RATILAL SHAH,	MR UDAY R BHATT
2664	CRA/290/2011	19/06/2012	VISHNUBHAI JASHBHAI PATEL,	MR NILESH A PANDYA	THE VALLABH VIDYANAGAR COMMERCIAL COOPERATIVE BANK LTD,PATEL SURYAKANT SOMABHAI	MR HM PARIKH,MR HRIDAY BUCH,MR RASESH H PARIKH
2665	CRA/292/2011	24/10/2013	VIDYABEN RASIKLAL SHAH,SHEELABEN RASIKLAL SHAH	(MR MB GANDHI),MR CHINMAY M GANDHI	PUNDARIKBHAI HARIPRASAD VASA,	NOTICE SERVED,MR SANJAY R GUPTA
2666	CRA/293/2011	01/12/2011	VISHNUBHAI SHRI RAM BHAVE (DECD) THROUGH LEGAL HEIRS,VIDYABEN VISHNU BHAVE,VILASHBHAI VISHNU BHAVE	MR DIPAN DESAI	KESHAVLAL LALJIBHAI MODI THRO HEIRS,UMAKANT KESHAVLAL MODI (DECD.) THROUGH LEGAL HEIRS,MINABEN UMAKANT MODI,KAMLESHBHAI UMAKANT MODI,PARAGBHAI UMAKANT MODI	
2667	CRA/295/2011	17/04/2012	RAJHANS TRADING CO,DILIPBHAI L PANCHAL,PRADIPBHAI L. PANCHAL	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA	PATEL GARDEN ZULA,	RULE SERVED,MR CG SHARMA
2668	CRA/296/2011	30/03/2012	KALUPUR HANUMAN TRUST,BHUPENDRABHAI PRANLAL MUNSHI,ARVINDBHAI J. SAHEBA,NARHARIBHAI SHAMBHUPRASAD RAVAL	(MR BP MUNSHI)	LEGAL HEIRS OF DECD.MANGALDAS MAGANLAL RAMJIBHAI MANDALDAS P,DAXA RAMBHAI,RANJAN RAMBHA PRAJAPATI,KAMLESH RAMBHAI PRAJAPATI,SATISH RAMBHAI PRAJAPATI,JITENDRA RAMBHAI PRAJAPATI,NAYANBHAI R. SHAH	,NOTICE SERVED,NOTICE UNSERVED,MR DHARMESH V SHAH,MS. STUTI Y JANI
2669	CRA/297/2011	27/02/2013	POOJA C SALOT D/O MANSUKHBHAI BHALANI,	MR ASHISH M DAGLI	PROP. OF VAIBHAV GARMENTS TANUBEN KAUSHIKBHAI SHAH,	MR NARENDRA L JAIN
2670	CRA/298/2011	27/03/2012	SWAMI SAMARTH CO OPERATIVE HOUSING SOCIETY LTD,	MR SIRAJ R GORI	MANOJ RAMKAILASH PANDEY,NARAYANSINH SUMERSINH CHAUDHARY	RULE SERVED,MR MJ PARIKH

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2671	CRA/299/2011	14/03/2012	DUDHIBEN HIRABHAI,NATHUBHAI HIRABHAI PATEL,DIWALIBEN NATHUBHAI PATEL,ASMITABEN NATHUBHAI PATEL,VALLABHBHAI HIRABHAI PATEL,JYOTSNABEN VALLABHBHAI PATEL,ASHOK HIRABHAI PATEL,MADHUBEN ASHOKBHAI PATEL,BHAVESHBHAI HIRABHAI PATEL,HANSABEN BHAVESHBHAI PATEL,PARVATIBEN HIRABHAI,SAVITABEN HIRABHAI	MR VIMAL M PATEL	RAJANGIRI KISHOREGIRI GOSWAMI,TRIKAMBHAI TEJABHAI KASUNDRA,VIJYABEN RANCHHODBHAI KANERIA,MAHENDRAKUMAR DAYABHAI KASUNDRA,PRABHABEN CHHAGANBHAI KASUNDRA,JAYABEN NATHABHAI NASUNDRA,HIRABEN MANSUKHLAL KASUNDRA,CHHAGANBHAI TRIKAMBAHI KASUNDRA,NATHABHAI GOKALBHAI MANVAR,RAJESHKUMAR NATHABHAI MANVAR,SUMITABEN SHAILESHBHAI MANVAR,DHINRENDRAKUMAR TRIKAMJI PATEL,USHABEN RAJESHBHAI PATEL,SHAILESHKUMAR NATHALAL MANVAR,HITESHBHAI NARANBHAI SANGANI,NARSHIBHAI KHODABHAI DABHI,RAMNIKBHAI JAYANTIBHAI,VIJYABEN BATUKLAL HADWANI,BATUKLAL MANJIBHAI HADWANI,MOHANBHAI MEGHJIBHAI BHOOT,SAVJIBHAI MEGHJIBHAI BHOOT,GOKULBHAI JASMATIBHAI BHOOT,SUBHASHCHANDRA NAROTAM VACHHANI,YOGESHKUMAR GOKALBHAI SHREDIYA,NARMADABEN SUBHASHBHAI VACHHANI,KHODABHAI JIVRAJBHAI BHAYANI,ASHOK H KOYANI,SHANTILAL BHURABHAI VIRADIYA,SAVITABEN PREMJIBHAI PATEL,RAMESHBHAI GOPALBHAI KASUNDRA,HIRALAL SHAMJIBHAI MEGHANI,DAMJIBHAI CHANABHAI SINGALA,ASHOKBHAI HIRABHAI KORAT,THAKARSHI CHANABHAI SINGALA,KANCHANBEN ARJANBHAI BHOOT,AMIT CHAGANBHAI KASUNDRA,NITABEN VINODRAI,ANILBHAI CHHAGANBHAI	NOTICE SERVED,NOTICE UNSERVED,MR ANSHIN H DESAI,MR ANKIT Y BACHANI
2672	CRA/300/2011	13/06/2012	JAHIRKHAN JAMILKHAN PATHAN THROUGH P/A HOLDERS SABBIRKHAN,	MR MA BUKHARI	BHERUMAL HIRALAL SHAH,JOHARKHAN JAMILKHAN PATHAN,BECHARBHAI THAKOR	NOTICE SERVED,NOTICE UNSERVED
2673	CRA/301/2011	13/06/2012	JAHIRKHAN JAMILKHAN PATHAN THROUGH P/A HOLDERS SABBIRKHAN,	MR MA BUKHARI	MAHENDRABHAI K DAVE,JOHARKHAN JAMILKHAN PATHAN,BECHARBHAI THAKOR	NOTICE SERVED,NOTICE UNSERVED
2674	CRA/302/2011	10/07/2012	SHAMJIBHAI KUTCHWALA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	MULSHANKAR BHAGWANJIBHAI,HARSUKHLAL BHAGWANJIBHAI,NAVINCHANDRA BHAGWANJIBHAI,BRAHAD KHAVAS BOARDING THRO PRESIDENT	DS AFF.NOT FILED (N),MR BHARAT T RAO,MR BHAVESH D HAJARE,MR MANUBHAI M SHAH
2675	CRA/303/2011	14/03/2012	DHIRUBHAINAMLABHAI PATEL,	MR DAKSHESH MEHTA	CHHOTUBHAI BABARBHAI PATEL,NATHYBHAI BABARBHAI PATEL	MR ZUBIN F BHARDA

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2676	CRA/304/2011	21/12/2011	NAGESHBHAI @ ANNABHAI MADHUBHAI,PADMABEN NAGESHBHAI	MR P P MAJMUDAR	JASUMATIBEN WD/O BALKRISHNA,ASHOKKUMAR BALKRISHNA MISTRY,BHARTIBEN SANTOSHSINH THAKUR,HEMLATABEN KALUSINH LOTHA,SMITABEN YOGENDRASINH SHRIVASTAV,RITABEN NANDUSINH LODHA,HARSHABEN RAJESHBHAI LODHA,TARABEN MADHUBHAI,KALAVATI MADHUBHAI,MOHMAD SAFI ABBASBHAI,TULSIDAS UMEDRAM MISTRY THROUGH HIERS,ILABEN HARISHKUMAR,BHADRABEN DIPAKBHAI,SHOBHABEN GOVINDBHAI,MINABEN TULSIDAS MISTRY,BEBIBEN @ DHARMISTHTHABEN TULSIDAS MISTRY,MINOR NEVIL DIPAKBHAI	,MR.MRUDUL M BAROT
2677	CRA/305/2011	19/03/2012	NITESHKUMAR MANSUKHLAL SHAH,VIDYABEN MANSUKHLAL SHAH	MR DAKSHESH MEHTA	SHASHIKANT LALLUBHAI RANA,RAMESHBHAI MOTIRAMBHAI	DELETED,MR CHIRAG B PATEL
2678	CRA/306/2011	27/01/2012	BHAGWANDAS RANCHHODDAS TAILOR,MAGANBHAI RANCHHODBHAI TAILOR,KHUSMANBHAI RANCHHODBHAI TAILOR,BHARATKUMAR RANCHHODBHAI TAIOLOR,NARESHBHAI RANCHHODBHAI TAILOR,HARSHADKUMAR RANCHHODBHAI TAILOR	MR DHAVAL D VYAS	ASHOKKUMAR BALWANTRAM,ANILKUMAR MANSHUKHBHAI,MANOJKUMAR MANHARBHAI,SUNILKUMAR NARENDRAKUMAR,KRUNALKUMAR PRAVINCHANDRA,SHANTILAL MOTIRAM	,MR DILIP L KANOJIYA
2679	CRA/307/2011	26/12/2011	SARDAR SAROVAR NARMADA NIGAM LTD,THE CHIEF ENGINEER (CANAL-3),THE EXECUTIVE ENGINEER	MR BY MANKAD	M/S. M V CHAUHAN,THE GUJARAT PUBLIC WORKS CONTRACT DISPUTES ARBITRATION TRIBU	DELETED,MR CJ VIN,MR MB GOHIL
2680	CRA/308/2011	26/12/2011	SARDAR SAROVAR NARMADA NIGAM LTD,THE CHIEF ENGINEER (CANAL-3),THE EXECUTIVE ENGINEER	MR BY MANKAD	M/S. M V CHAUHAN,THE GUJARAT PUBLIC WORKS CONTRACT DISPUTES ARBRITRATION TRIB	DELETED,MR CJ VIN,MR MB GOHIL
2681	CRA/309/2011	26/12/2011	SARDAR SAROVAR NARMADA NIGAM LTD,THE CHIEF ENGINEER (CANAL-3),THE EXECUTIVE ENGINEER	MR BY MANKAD	M/S. MARUTI CONSTRUCTION COMPANY,THE GUJARAT PUBLIC WORKS CONTRACT DISPUTES ARBITRATION TRIBU	DELETED,MR CJ VIN,MR MB GOHIL
2682	CRA/310/2011	19/12/2011	PARESH DAJIBHAI PATEL,	MR VD PARGHI	DEEPIKA PARESH PATEL,	
2683	CRA/311/2011	03/04/2012	NINABEN W/O AND LEGAL HEIR OF BHARATBHAI HARILAL SHAH,	(MR AG VYAS)	CHAITANYA AJITBHAI PATEL,	MR PR NANAVATI
2684	CRA/312/2011	18/10/2016	KAMLESHBHAI CHANDRAKANTBHAI PATEL,	MR DEVARSHI C SHAH	LAXMIBEN SURABHAI BHARWAD,RAJUBAHI MANEKLAL PATEL (DECD) THROUGH LEGAL HEIRS,SRIMATI INDIRABEN (W/O RAJUBHAI PATE),BHUMIBEN (D/O RAJUBHAI PATEL) (MINOR) THROUGH SRIMATI INDIRA,BANSRIBEN (D/O RAJUBHAI PATEL)(MINOR) THORUGH SRIMATI INDIRA,MANEKLAL ATMARAM PATEL,SURESHBHAI MANEKLAL PATEL,MANISH MANEKLAL PATEL,BALDEVBHAI AMBALAL PATEL,VIRALBEN D/O BALDEVBHAI PATEL,HETALBEN (D/O BALDEVBHAI PATEL),JALPABEN (D/O BALDEVBHAI PATEL),SHRADDHABEN (D/O BALDEVBHAI PATEL),JAYMINBHAI BALDEVBHAI PATEL,LALITABEN BALDEVEBHAI PATEL,HASMUKHBHAI GOVINDBHAI PATEL,PRAGNABEN D/O KANTILAL PATEL AND W/O KANAIYALAL JIVABHAI PAT,RAMANBHAI BOTHABHAI PATEL,SUREKHABEN BABULAL PATEL,SHANKARLAL MADHAWLAL PATEL,BHAVINBHAI GOVINDBHAI PATEL,SANJAY PARSOTTAMBHAI PATEL,PRAHALLADBHAI RAMCHAND DAS PATEL,SHANKARABHAI GORDHANBHAI PATEL,KIRTIKUMAR CHATURBHAI PATEL,AMITBHAI NAVNITBHAI PATEL	,NOTICE SERVED BY DS,DELETED,RULE SERVED BY DS,MS KJ BRAHMBHATT,MR ABHAYKUMAR P SHAH,MS VARSHA BRAHMBHATT
2685	CRA/314/2011	21/03/2012	BHAGUBHAI VITHHALBHAI PATEL,	MR KV SHELAT	UNION OF INDIA,ESTATE OFFICER & SENIONR,DRM (W), BCT	MR RAVI KARNAVAT

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2686	CRA/315/2011	14/03/2012	KAMLESHKUMAR G SHAH,KAMLESHKUMAR G SHAH,KOKILABEN MAHENDRAKUMAR SHAH,CASINO SPORTS - PARTNERSHIP FIRM	MR ASHISH B DESAI	HEIRS OF DECEASED UDAYBHAI CHINUBHAI,PRASHANT UDYAM,RADHIKA UDYAM CHINUBHAI,PRASANN A SOMANI D/O UDAYAM CHINUBHAI,MARIUM AARADHNA ALAM D/O UDAYAM CHINUBHAI,MIRA KIRTIDEV CHINUBHAI,ACHUT CHINUBHAI	,MR NK MAJMUDAR
2687	CRA/316/2011	08/05/2012	MAHENDRAKUMAR MOHANLAL AJMERA,	MR. D. P. KINARIWALA	THE TRUSTEES OF GOPINATHJI DEV MANDIR THROUGH PATEL LAJIBHAI,PATEL MOHANBHAI GOPALJIBHAI DEL.CT.ORD.DT.17/04/12.,PATEL GOVINDBHAI DHARAMSHIBHAIDEL.CT.ORD.17/04/12.,MAGANBHAI BHIMABHAI DEL.CT.ORD.17/04/12.,SWAMI BHAKTI TANAYADASJI DEL.CT.ORD.17/04/12.,CHANDRAPRAKASNANDJI GURU GHANSHYAMNANDJI,JINABHAGAT GURU PARSHOTAM PRAKASHDAS,SWAMI SATYAPRAKASHJI GURU SHASTRI GHANSHYAMDASJI,ARJANBHAI NAGJIBHAI PATEL DEL.CT.ORD.DT.17/04/12,GHANSHYAMBHAI BHURABHAI PATEL DEL.CT.ORD.DT.17/04/12.,GORDHANBHAI LAKHABHAI KANANI DEL.CT.ORD.DT.17/04/12.,BHUPATBHAI JIVRAJBHAI RAJANI,NANJIBHAGAT GURU GHANSHYAMDASJI,SHASTRI GHANSHYAM VALLABHDASJI,BRAHMACHARI GNATPRAKASHANANAD GURU ISHVARNANDJI,KANUBHAI LAKHABHAI KANANI,HARJIBHAI NANJIBHAI BHIMANI,BHUPATBHAI JIVRAJBHAI RAJANI,BHUPATBHAI JERAMBHAI PANCHANI	NOTICE SERVED,DELETED,MR BS PATEL
2688	CRA/317/2011	12/01/2012	PATEL SOMABHAI VENIDAS,	MS.P J.JOSHI	DEPUTY ENGINEER,	
2689	CRA/318/2011	03/04/2012	RASULMIYA NANAMIYA (DECD) THROUGH BAI FATMA WD/O RASULMI,BAI SHERBANU D/O RASULMIYA NANAMIYA	MR KV SHELAT	RANA SOMABHAI GABADBHAI,	MR VIJAY N RAVAL
2690	CRA/319/2011	07/02/2013	KANAIYALAL SHAMBHUBHAI VEKARIYA,	(MR SANDEEP N BHATT)	SHUSHILABEN M JOSHI,	(MR BP MUNSHI),MR JR PANDYA
2691	CRA/320/2011	09/01/2012	NALINKANT GUNVANTRAI DESAI,	MR ASHISH H SHAH	MANSUKHBHAI NARSIDAS DOSHI,	
2692	CRA/321/2011	14/06/2012	MAKVANA UDAJI JEHAJI,MAKVANA KALAJI JEHAJI THROUGH LEGAL HEIRS,GAJIBEN W/D KALAJI JEHAJI MAKVANA,BALAJI KALAJI MAKVANA,VINAJI KALAJI MAKVANA,RAMAJI KALAJI MAKVANA,NATUJI KALAJI MAKVANA,AMRATJI KALAJI MAKVANA,MAKVANA VAKTAJI,MAKVANA RAMJI JEHAJI,MAKVANA KHUMJI JEHAJI,MAKVANA TAKHUJI JEHAJI,MAKVANA MAGAYAJI JEHAJI,MAKVANA JAVANJI JIVAJI THORUGH HIS HEIRS,KALAJI JAVANJI MAKVANA	MR SK PATEL,	PUNJAJI DHULAJI MAKVANA THROUGH LEGAL HEIRS,MAKVANA PARTHIJI PUNJAJI,MAKVANA MANJULABEN PUNJAJI,MAKVANA KAPILABEN PUNJAJI	,NOTICE SERVED,MS SNEHA A JOSHI
2693	CRA/322/2011	06/09/2012	ABDULBHAI AMADBHIA CHAKI,MAHAMAD HUSEN AMADBHAI CHAKI	MR VIJAY H NANGESH	DEVAJI MULJI VASANI,ISMAILBHAI AMADBHAI CHAKI,ABDULRAHEMAN ADAMBHAI CHAKI,HARUNBHAI ADAMBHAI CHAKI	NOTICE SERVED,UNSERVED EXPIRED (N),MR PREMAL S RACHH
2694	CRA/323/2011	27/12/2011	SUBHASH PREMCHAND BHATI,	MR RD DAVE	DHARMESH MANILAL PATEL,RAJESH CHUNIAL PATEL	(MR VM PANCHOLI)

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2695	CRA/324/2011	27/01/2012	BIPINCHANDRA MOHANLAL SHAHPATEL,	MR PJ KANABAR	DAVE DEVESH NATVARLAL,DAVE ASHOK NATVARLAL,DAVE PARESH NATVARLAL,DAVE HEMANT NATVARLAL,DAVE JYOTI NATVARLAL,DAVE RUTULATTA NATVARLAL,DAVE HIMSUTA NATVARLAL,TALATI KISHANBHAI NATVARLAL ADMINISTRATOR OF UMRETH VISHA,SHAHPATEL NAVNITLAL BHOGILAL,SHAHPATEL INDUBHAI MOHANLAL,GOVINDBHAI KESHAVLAL TALATI,BHAGWANRAI CHIMANLAL GANDHI,DINESHCHANDRA JAYANTIBHAI CHOKSI,JAMNADAS MULJIBHAI SETH,INDRAVADAN RATILAL SHAH,CHANDRAKANT CHUNILAL SHAH,ARVINDBLAL CHIMANLAL SUTARIA,RASHIKBHAI NATVARLAL SUTARIA,BALKRISHNA CHUNILAL SHAHPATEL	SERVED BY RPAD (N),UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR NILESH M SHAH
2696	CRA/325/2011	16/10/2015	CHIMANLAL JIVREJBHAI KAPURIYA,	MR VIJAY N RAVAL	HEIRS OF UMAKANT KALIDAS SUTHAR,MAHESHBHAI UMAKANT SUTHAR,KAMLESHKUMAR UMAKANT SUTHAR,CHETNABEN D/O UMAKANT KALIDAS SUTHAR	
2697	CRA/327/2011	27/12/2011	SACHIN PURSHOTTAMBHAI PATEL,POPATLAL JOITARAM PATEL	MR MJ PARIKH	JAYANTIBHAI JOITARAM PATEL,SURAJ JAYANTILAL PATEL	
2698	CRA/328/2011	18/04/2012	KARSANBHAI RAMJIBHAI,	HL PATEL ADVOCATES	JAY CO-OPERATIVE HOUSING SOCIETY LTD,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2699	CRA/329/2011	28/03/2012	FAKHRUDDIN ABBASBHAI LANEWALA,JOHARBHAI MOHAMMADBHAI LANEWALA,SOYABBHAI MOHAMMADBHAI LANEWALA,SAIFUDDIN ABBASBHAI LANEWALA	MR KV SHELAT	STATE OF GUJARAT,TALATI CUM MANTRI,CITY SURVEY SUPERINTENDENT	
2700	CRA/330/2011	14/03/2012	HARSH ANUPKUMAR OZA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	HEMANSHU JAYSUKHLAL OZA,	NOTICE SERVED,(MR VIVEK N MAPARA)
2701	CRA/331/2011	10/04/2012	NIRAV VRAJLAL BAROLIYA,BHUPENDRABHAI ATMARAM PATEL,KETANBHAI MAHENDRABHAI PATEL,NARENDRABHAI MADHAVBHAI PATEL,JYOTSNABEN SUDHIRBHAI PATEL,TUSHAR RAJUBHAI MALI,THAKARSHIBHAI PRABHUBHAI MALI,ARVINDBHAI RAMJIBHAI BAROLIYA,DALPATBHAI RAMJIBHAI BAROLIYA,RAMJIBHAI CHHAGANBHAI BAROLIYA	MS TRUSHA K PATEL	KOKILABEN W/O KARSANJI ISHWARJI FOR HERSELF AS WELL A,SURESH @ GANESH KARSANJI THAKORE,SHITAL KARSANJI THAKORE,RAMESHBHAI KESHAVLAL PATEL,GIRISHBHAI BABUBHAI PATEL,JAYANTIBHAI RAMANBHAI PATEL,DASHRATHBHAI RAMANBHAI PATEL,KARSANJI ISHWARJI THAKORE,SHANTABEN PUNJAJI THAKORE	NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,UNSERVED EXPIRED (N),MR TATTVAM K PATEL
2702	CRA/1/2012	11/01/2012	M/S ANIL TEXTILE,MASTER COAT INDUSTRIES	MR PANKAJ K SONI	DASHRATHBHAI JETHALAL SHAH (DECD),JITENDRABHAI DASHRATHBHAI (DECD)THROUGH LEGAL HEIRS,ALKADEVI DASHRATHBHAI,SETALBEN DASHRATHBHAI,NITABEN JITENDRABHAI,ALOK JITENDRABHAI,SHASHIKANT JETHALAL SHAH,KRISHNALAL JETHALAL SHAH	

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2703	CRA/2/2012	26/03/2012	SHAILESH JASHWANTLAL MERCHANT,HANSABEN JASHWANTBAHI MERCHANT	MR ARPIT A KAPADIA	MADHUBEN W/O SOMESHWAR MANCHHARAM,SHARAD SOMESHWAR,BUDDISAGAR SOMESHWAR,GOPAL SOMESHWAR,MRUDULA SOMESHWAR,NILABEN SOMESHWAR,HANSA SOMESHWAR,BHAKTI SOMESHWAR,DEVDATTA DAHYABHAI MISTRY (DECD) THROUGH LEGAL HEIRS,KALAVATIBEN WD/O DEVDATT DAHYABHAI MISTRY,VIPINBHAI DEVDATT MISTRY,BHARTIBEN D/O DEVDATT D MISTRY WIFE OF PRANJIVAN PANCHAL,NIRMALABEN D/O DEVDATT D MISTRY AND WIFE OF VASANT LALBHAI,NEETABEN D/O DEVDATT D MISTRY W/O RASIKLAL PANCHAL	,NOTICE NOT RECD BACK,NOTICE SERVED,MR AMIT V THAKKAR
2704	CRA/3/2012	26/03/2012	SHAILESH JASHWANTLAL MERCHANT,HANSABEN JASHWANTLAL MERCHANT	MR ARPIT A KAPADIA	DEVDATTA DAHYABHAI MISTRY (DECD.)THROUGH LEGAL HEIRS,KALAVATIBEN WD/O DEVDATT DAHYABHAI MISTRY,VIPINBHAI DEVDATT MISTRY,BHARTIBEN D/O DEVDATT D MISTRY WIFE OF PRANJIVAN PANCHAL,NIRMALABEN D/O DEVDATT D MISTRY AND WIFE OF VASANT LALBHAI,NEETABEN D/O DEVDATT D MISTRY W/O RASILAL PANCHAL,MADHUBEN W/O SOMESHWAR MANCHHARAM,SHARAD SOMESHWAR,BUDDISAGAR SOMESHWAR,GIRISH SOMESHWAR,MRUDULA SOMESHWAR,NILABEN SOMESHWAR,HANSA SOMESHWAR,BHAKTI SOMESHWAR	,NOTICE SERVED,MR AMIT V THAKKAR
2705	CRA/4/2012	09/08/2012	VIJYAN SUBRAMANIUM PILLAI,	(MR NS SHETH)	JAYMANI ARJUN KRISHTIAN,	MR AFTABHUSEN ANSARI
2706	CRA/5/2012	13/03/2012	MUZARFFAR AHMED KAZI,	MR KV SHELAT	LILIBEN ERUCH VAZIFDAR,DOLATBEN FIROZ ANU,KAVASBHAI JAL WYKES,BAHADURBHAI JAL WYKES,TEMASBAHI JAL WYKES,BAHERAMBHAI JAL WYKES	,NOTICE SERVED
2707	CRA/6/2012	12/01/2012	VITHALBHAI CHHAGANBHAI PRAJAPATI,	MR TUSHAR L SHETH,MR MITUL R DESAI	MANGUBEN NATVARLAL PATEL,	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2708	CRA/7/2012	17/07/2012	SULTANBHAI H NAGARCHI(DECD) THROUGH ABDULAZIZ SULTANBHAI H,MOHMMAD IQBAL SULTANBHAI HASANBHAI,NASEEMBEN SULTANBHAI HASANBHAI,JAMILABEN SULTANBHAI HASANBHAI,BISMILLAHBEN SULTANBHAI HASANBHAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	HASRAT MOHAMMADSHAH DARGAH SHARIF TRUST AND ITS TRUSTEE,MOHAMMADUSMAN ABDULKADAR VOHRA,MOHAMMADSHAFI ABDULRAHIM MANIYAR,ANWAR AHMED MOHAMMADMIYA VALIULLAH,ABDULKADAR ABDULRAHIM MARFATIYA,MUZMINAL ABDULLATIF VALIULLAH,MOHAMMADSIDIK MOHAMMADAAZAM BAKARWALA,MOHAMMADHABIB ABDULNABI NARMAVLA,ABDULRAZAK ABDULKADAR KAKIWALA,RASOOLMIYA HASANMIYA SHAIKH,MAIMUNA ABDULLATIF VALIULLAH,ABDULREHMAN RASOOLMIYA MOCHRA,RASOOLMIYA HASANMIYA BEDAWALA,MOHAMMAD IQBAL ABDULKADAR MANASWALA,MOHAMMAD ILLYAS MOHAMMADSIDIK MITHAWALA,ABDULRAZAK ABDULKADAR,NIRSEEN MOHAMMAD IQBAL MANASWALA,SIDIKBHAI MOIHAMMAD KADIWALA (TELWALA),MOHAMMADHANIF GULAMMOHAMMAD VOHRA,AMALUDDIN MOHAMMADHABIB VALIULLAH,GULAM MOHAMMADUDDIN ABDULRAHIM TAMAM,MOHAMADSALEH A.NAKADAR,GULAMMOHAMAD A.BAKRAWALA,MUHAMADHUSEIN U.KAGDI,ABDULKADAR GULAMMOHAMAD KADIAWALA,ABDULRAHIM ABDULKARIM MARFATIA,AZAZI ABDULRASHID CHANDBHAI,AZIZAHMED ABDULKARIM LATIWALA,MOHMAD USMAN MOHAMADTAHER MULLA,DR.MOIN MOHAMADHABIB KAIKWALA	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR MANISH M KAUSHIK
2709	CRA/8/2012	20/03/2012	PRASHANT G TRIVEDI M/S ALLWIN INDUSTRIES,	MR D K TRIVEDI	VIKAS VIJAYPAL JAIN,	NOTICE SERVED
2710	CRA/9/2012	16/08/2012	SAMKIT TRADERS,	MR PS CHAMPANERI	SURENDRANAGAR PEOPLE'S CO.BANK LTD, SURENDRANAGAR,	MR DHARMESH V SHAH
2711	CRA/10/2012	18/01/2012	DORILAL HARIRAM KOSHTI,	MR DAXESH T DAVE	PURSHOTTAMDAS MOTILAL THAKKAR,RAJHARSH CORPORATION SHRI ASHISH THAKKAR,KAMLESH THAKKAR	
2712	CRA/11/2012	01/05/2012	HDFC BANK LIMITED,	MR LALIT M PATEL,MR DEVANG J JOSHI	BHAKTIBEN RAMESHBHAI RAVAL,	DS AFF.NOT FILED (N)
2713	CRA/12/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,DHANJIBHAI SAVJIBHAI PADHIYAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2714	CRA/13/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RAYMALBHAI KARMSHIBHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2715	CRA/14/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RAYMALBHAI KARMSHIBHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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2716	CRA/15/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,MAFABHAI LALLUBHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2717	CRA/16/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,MAFABHAI LALLUBHAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2718	CRA/17/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,SOMAJI DARAMAJI THAKORE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2719	CRA/18/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,SHANTAJAI NATHAJI RABARI DELETED CT.JUDGMENT DTD.09-03-2012.	GOVERNMENT PLEADER,DELETED
2720	CRA/19/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,DASRATHJI NATHAJI THAKORE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2721	CRA/20/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RAMESHJI NATHAJI THAKOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2722	CRA/21/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RATILAL THAKOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2723	CRA/22/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,MANILAL SOMAJIBHAI THAKOR DELETED CT.JUDGMENT.DTD.9-3-12	GOVERNMENT PLEADER,DELETED
2724	CRA/23/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,KARPAN KAUKAR PADAR UMRAI DELETED CT.JUDGMENTDTD.9-3-12.	GOVERNMENT PLEADER,DELETED
2725	CRA/24/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,AMARNATHBHAI JIVABHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2726	CRA/25/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,AMARNATHBHAI JIVABHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2727	CRA/26/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RANCHHODBHAI KANJIBHAI BARRJIYADELETED CT.JUDGMENTDTD.9-3-12	GOVERNMENT PLEADER,DELETED
2728	CRA/27/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,AMRUTBHAI JIVABHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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2729	CRA/28/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,AMRUTBHAI JIVABHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2730	CRA/29/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,AMRUTBHAI JIVABHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2731	CRA/30/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,AMRUTBHAI JIVABHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2732	CRA/31/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,DHURSING RAITUSING DELETED CT.JUDGMENT DTD. 09-03-2012.	GOVERNMENT PLEADER,DELETED
2733	CRA/32/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,DHURSING RAITUSING DELETED CT.JUDGMENT,DTD.09-03-2012.	GOVERNMENT PLEADER,DELETED
2734	CRA/33/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,PRAVINSINH CHANDULAL THAKER DELETED CT.JUDGMENTDTD.9-3-12	GOVERNMENT PLEADER,DELETED
2735	CRA/34/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,INDRASINH CHHAGANSINH DELETED CT.JUDGMENT,DTD.09-0302012.	GOVERNMENT PLEADER,DELETED
2736	CRA/35/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,MOHANBHAI ARJANBHAI RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2737	CRA/36/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RAGHUNATH KHURSINH DESAI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2738	CRA/37/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,MANILAL REVABHAI BHAGAT DELETED CT.JUDGMENT,DTD.09-03-2012.	GOVERNMENT PLEADER,DELETED
2739	CRA/38/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,KALYANBHAI DHULABHAI RANA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2740	CRA/39/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,NARSINHBHAI GOVINDBAHI PADHIYAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2741	CRA/40/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,RAMDAS BHIKHABHAI RANA	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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2742	CRA/41/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,JAYABHAI BHIKHABHAI RATHOD	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2743	CRA/42/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,JETHABHAI TALSIBHAI DELETED AS PER CT.JUDGMENT.DTD.9-3-12.	GOVERNMENT PLEADER,DELETED
2744	CRA/43/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,LAXMANJI MAGANJI THAKOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2745	CRA/44/2012	09/03/2012	SHRENIKBHIA KASTURBHAI TRUSTEE OF THE AHMEDABAD EDUCA,PRAFULBHAI ANUBHAI SHAH TRUSTEE OF THE AHMEDABAD EDUCA,ANANG AJAYBHAI LALBHAI TRUSTEE OF THE AHMEDABAD EDUCA	MR AMAR N BHATT	THE STATE OF GUJARAT,LAXMIJI MOHANJI THAKORE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2746	CRA/47/2012	21/03/2012	MUKUND HARILAL DALAL,	MR AMIT V THAKKAR	MANGANBHAI POPATBHAI PATEL,	NOTICE SERVED,MR GAJENDRA P BAGHEL
2747	CRA/48/2012	21/03/2012	MUKUND HARILAL DALAL,	MR AMIT V THAKKAR	MANGANBHAI POPATBHAI PATEL,	NOTICE SERVED,MR GAJENDRA P BAGHEL
2748	CRA/49/2012	06/02/2012	RAMABEN SHANABHAI PATEL,JASHUBEN SHANABHAI PATEL,KANTABEN SHANABHAI PATEL,ARVINDBHAI SHANABHAI PATEL,SHIRISHBHAI SHANABHAI PATEL,SUBHASHBHAI SHANABHAI PATEL	MR MEHUL H RATHOD	KANUBHAI HIMMATBHAI THAKKAR L.R.OF BHANUMATIBEN K THAKKAR,VIJAYKUMAR KANUBHAI THAKKAR L.R.OF BHANUMATIBEN K THAKKAR,YOGESHKUMAR KANUBHAI THAKKAR L.R.OF BHANUMATIBEN K THAKKAR,NITINKUMAR KANUBHAI THAKKAR L.R.OF BHANUMATIBEN K THAKKAR,REKHABEN KANUBHAI THAKKAR L.R.OF BHANUMATIBEN K THAKKAR	DELETED,MR ANKUR Y OZA
2749	CRA/51/2012	22/03/2012	DINESH VAJUBHAI RAVAL,	MR MJ PARIKH	SHREE CO OP BANK LTD THROUGH MANAGER,NESTEL LABORATORIES PVT LTD THROUGH DIRECTORS,SURESHBHAI K SHAH,MAKRANDBHAI M PATEL,DEEPALIBEN J PATEL,ALKABEN SURESHBHAI SHAH,NESTEL REMEDIES PVT LTD,PRAKASH UMANGBHAI SHAH,CHAMPAKBHAI CHIMANLAL SHAH	,NOTICE SERVED BY DS,MR JAYRAJ CHAUHAN,MR P P MAJMUDAR
2750	CRA/52/2012	19/03/2013	JASWANTBHAI KARUNASHANKAR TRIVEDI,	MR SP KOTIA	DHOBI ARVINDBHAI UKABHAI (DECD) THROUGH LEGAL HEIRS,MADHUBEN WD/O ARVINDBHAI DHOBI,RAJU ARVINDBHAI (MINOR) THROUGH MADHUBEN A DHOBI,RAKSHAK ARVINDBHAI (MINOR) THROUGH MADHUBEN A DHOBI,VIPUL ARVINDBHAI (MINOR) THORUGH MADHUBEN A DHOBI,MUKESHBHAI UKABHAI-BROTHER,BHARATBHAI UKABHAI-BROTHER,MANGUBEN UKABHAI DHOBI,MUKESHBHAI UKABHAI,BHARATBHAI UKABHAI DHOBI	,MR MEHUL S SHAH,(MR SURESHM SHAH)
2751	CRA/53/2012	09/02/2012	BHARTIBEN MAHENDRABHAI SHAH LEGAL HEIRS OF MAHENDRABHAI,	MR MP SHAH,MS. KRUTI M SHAH	HIRENDRABHAI SHANTILAL SHAH,	MR JIGAR P RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2752	CRA/54/2012	09/02/2012	ZALA SAJANSINH @ SAJJANSINH DIPSINH,ZALA SAMATSINH DIPSINH,ZALA KIRTIKUMAR DIPSINH,KANAKBA DIPSINH ZALA,MAKHVANTSINH MOOLSINH ZALA HEIRS,MAKHVANTSINH MOOLSINH ZALA HEIRS OF DECEASED,VINODSINH MAKHVANTSINH ZALA,MAYURDHVAJSINH MAKHVANTSINH ZALA,MANJULABEN MAKHVANTSINH ZALA,YASHVANTSINH MOOLSINH ZALA CECEASED,ISHWARSINH MOOLSINH ZALA,VIJAYSINH MOOLSINH ZALA,RANJANBA MOOLSINH ZALA,JASHUBA MOOLSINH ZALA,TAKHABA WIDOW OF MAKHVANTSINH MOOLSINH ZALA,ASUBA WIDOW OF YASHVANTSINH MOOLSINH ZALA,VINODSINH MAKHVANSINH @ MAKHVANTSINH ZALA,PRADYUMANSINH YASHVANTSINH ZALA,CHANDRAPALSINH YASHVANTSINH ZALA,CHETANABA YASHVANTSINH ZALA,MINABA YASIVANTSINH ZALA,SUREKHABA YASIVANTSINH ZALA,ALKABA YASHVANTSINH ZALA,PUNJBA WD/O VINODSINH MAKHVANTSINH ZALA,HARPALSINH VINODSINH ZALA,JANAKBA HARPALSINH ZALA,KUNTABA VINODSINH ZALA,CHHATRASINH LALSINH ZALA,PUNJSINH CHHATRASINH ZALA,JAYHINDSINH CHHATRASINH ZALA,INDRAJITSINH CHHTRASINH ZALA,VIMLABA CHHATRASINH ZALA,RAJBA CHHATRASINH ZALA,USHABA CHHATRASINH ZALA,LAXMIBA CHHATRASINH ZALA,NATVARSINH LALSINH ZALA DECEASED,FULABA WIDOW OF NATVARSINH LALSINH ZALA,NARENDRASINH NATVARSINH ZALA,GOPALSINH NATVARSINH ZALA DECEASED,PRAVINSINH NATVARSINH ZALA,PRAKASHSINH NATVARSINH ZALA,SURAJMALSINH NATVARSINH ZALA,JITENRASINH NATVARSINH ZALA,JANAKBA NATVARSINH ZALA,LILABA WIDOW OF GOPALSINH NATVARSINHY ZALA,ANILKUMAR GOPALSINH ZALA,DASHRATHSINH GOPALSINH,HINABA GOPALSINH ZALA,KALUSANG VAJESANG ZALA,PRUTHVISANG VAJESANG ZALA DECEASED,NANDUBA WIDOW OF PRUTHVISANG VAJESANG ZALA,KISHORSANG PRUTHVISANG ZALA,KISHORSANG PRUTHHVISANG ZALA,GITABA PRUTHVISANG ZALA,SURAJBA PRUTHVISING ZALA,AJRATBA PRUTHVISNAG ZALA,TAKHATSINH PUJSINH ZALA,SHANKUBA WIDOW OF TAKHATSINH PUJSINH ZALA,DILIPSINH TAKHATSINH ZALA DECEASED,RANJITSINH TAKHATSINH ZALA,JAGATSINH TAKHATSINH ZALA,MADHUBA TAKHATSINH ZALA,VASATBA WIDOW OF DILIPSINH TAKHATSINH ZALA,SANJAYSINH DILIPSINH ZALA,MANGUSINH VAKHATSINH ZALA,ARVINDSINH VAKAHATSINH ZALA,JASHUBA VAKHATSINH ZALA,MONIBA VAKHATSINH ZALA,AJRATBA VAKHATSINH ZALA,SAMUBA VAKHATSINH ZALA,SAVITABA VAKHATSINH ZALA,JUJABA WIFE OF DECEASED VAKHATSINH PUJSINH,KODARJI PUNJAJI ZALA DECEASED,RANGUSINH KODARSINH ZALA,HARISINH KODARJI ZALA,NATVARSINH KODARJI ZALA,KANUSINH KODARJI,AMRATBA KODARJI ZALA,VINUBA KODARJI ZALA,KUSUMBA KODARJI ZALA,SAJANBA @ SAJJANBA KODARJI ZALA	MR YATIN SONI,MS MARIYA M DALAL	SAJJADHUSEN ABDULKADAR ANJNAWALA,GULAMANABI MOHMADFAZAL HEIRS,ABDULGAFFAR GULAMNABI,RAFIKAHMED GULAMNABI,ABDULLABHAI GULAMNABI ANJANAWALA,JENABBIBI GULAMNABI ANJANAWALA,ABDULRAZAK MOHMADFAZAL ANJNAWALA,AMENABIBI ABDULRAZAK ANJNAWALA,,RAISHAHMED ABDULRAZAK ANJNAWALA,SULTANBANU ABDULRAZAK ANJANAWALA,MOHMAD AIYUB ABDULRAZAK ANJNAWALA3~,FATMAKHATOON ABDULRAZAK ANJNAWALA,NOORANNISHA ABDULRAZAK ANJNAWALA,MOHMADHUSEN ABDULRAZAK ANJNAWALA3~,REHANABANU ABDULRAZAK ANJNAWALA,MOHMARYUSUK ABDULRAZAK ANJNAWALA,MAMLATDAR	,MR KV SHELAT
2753	CRA/55/2012	16/02/2012	PRAVINCHANDRA JAYANTILAL GANDHI (DECD) THROUGH NAVALBEN PRAV,RAMESHBHAI PRAVINCHANDRA GANDHI,INDUBHAI PRAVINCHANDRA GANDHI	MR TUSHAR L SHETH	CHAMPABEN KANTILAL SHETH,	MR PRAVIN GONDALIYA,MR P B KHANDHERIA

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2754	CRA/57/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,RANJITABEN KANJIBHAI PATEL	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2755	CRA/58/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,RAMESHBHAI BABUBHAI KAYADA	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2756	CRA/59/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,KAMLESHBHAI GOVINDBHAI PATEL	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2757	CRA/60/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SAMAPTIBEN KANJIBHAI PATEL	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH

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2758	CRA/61/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIY THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHUPATBHAI BABUBHAI PATEL	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2759	CRA/62/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,KISHORBHAI NATHABHAI PAMBHAR	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2760	CRA/63/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,PARSHOTTAMBHAI NAGJIBHAI PATEL	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2761	CRA/64/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,KIRANBEN KANAKBHAI ATKOTIYA	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH

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2762	CRA/65/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,VALLABHBHAI NAGJIBHAI PATEL	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2763	CRA/66/2012	30/04/2012	KANJIBHAI BHAGWANJIBHAI PATEL,	MR TATTVAM K PATEL	NANDUBEN SHAMJIBHAI SORATHIYA THROUGH POA DHARMESH P TRIVEDI,KANJIBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHOJABHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MAGANBHAI HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,DAHIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,SHANTABEN RAMJIBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,MOTIBEN HANSRAJBHAI SORATHIYA THRO' POA DHARMESH P TRIVEDI,BHAVANABEN KISHORBHAI PAMBHAR	RULE SERVED BY DS,MR ASHISH H SHAH,VIRAL K SHAH
2764	CRA/67/2012	13/02/2012	VISHAL LAXMANBHAI SAKARIYA,	MR AD DESAI,LOPA M BHATT	JAYANTIBHAI GIRSHARBHAI SAKARIYA,HARSHABEN DAUGHTER OF KANJIBHAI DOMADIYA AND W/O JAYANTIBHAI	
2765	CRA/68/2012	13/03/2012	BHANUPRASAD JAYASHANKER TRIVEDI (DECD) THROUGH LEGAL HEIRS,SUMANBEN BHANUPRASAD TRIVEDI,JITENDRA BHANUPRASAD TRIVEDI,JAYESH BHANUPRASAD TRIVEDI	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,	HARSHADRAI GOPALDAS SHASTRI (DECD) THROUGH LEGAL HEIRS,GITABEN HARSHADRAI PATHAK,VIRANCHI HARSHADRAI PATHAK,PALLAV HARSHADRAI PATHAK,PARTHIV HARSHADRAI PATHAK	,MR NV GANDHI
2766	CRA/69/2012	13/03/2012	BHANUPRASAD JAYASHANKER TRIVEDI (DECD) THROUGH LEGAL HEIRS,SUMANBEN BHANUPRASAD TRIVEDI,JITENDRA BHANUPRASAD TRIVEDI,JAYESH BHANUPRASAD TRIVEDI	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,	HARSHADRAI GOPALDAS SHASTRI (DECD) THROUGH LEGAL HEIRS,GITABEN HARSHADRAI PATHAK,VIRANCHI HARSHADRAI PATHAK,PALLAV HARSHADRAI PATHAK,PARTHIV HARSHADRAI PATHAK	,MR NV GANDHI
2767	CRA/70/2012	22/02/2012	SURESHBHAI KALUBHAI GELOT,VASANTIBEN KALUBHAI GELOT,BHUPENDRA SAGARMAL JAIN THROUGH POA DINESH V KARNAVAT	MR HRIDAY BUCH	LUNABHAI GANGARAMBHAI GELOT,CHHAGANBHAI KALUBHAI GELOT,DHANIBEN KALUBHAI GELOT,MANGILAL PREMCHAND SHAH	
2768	CRA/71/2012	29/02/2012	MULJI NATHA KOCHRA,NAGSHI PUNSHI KHIMA HARIJAN,KAMUBHAI PUNSHI KHIMA HARIJAN,NANJI PUNSHI KHIMA HARIJAN	MR AR THACKER	VELJI KHETSHI SHIROKHA,	
2769	CRA/72/2012	15/03/2012	BHAILALBHAI SHIVARAMBHAI DARJI,	MR HM PARIKH,MR RASESH H PARIKH	HARIBHAI HARGOVANDAS PATEL,	NOTICE SERVED,MRS FALGUNI D PATEL
2770	CRA/73/2012	16/03/2012	NANUBHAI POPATBHAI BHARWAD,	MR RUTURAJ NANAVATI,MR GAURAVKUMAR DARJI	VISHNUKUMAR SHIVKUMAR TIWARI,USHA MAHAPRASAD TRIVEDI,MURLIDHAR CORPORATION,CHAIRMAN/SECRETARY,THE CUSTODIAN VISHALNAGAR CO.OP.HOUSING SOCI,PRAVONBHAI RAGHUBHAI SURTI,GAYASINGH GOPALSINGH RAJPUT	
2771	CRA/74/2012	24/02/2012	CHANDRAVADAN NAGJIBHAI DARJI,KRISHNAVADAN NAGJIBHAI DARJI,BABUBHAI NAGJIBHAI DARJI	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SAKARLAL JINABHAI PANCHAL,	

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2772	CRA/75/2012	16/04/2012	TAHERALIMULLAH RAJABHAI (DECD)THROUGH JAWAHAR HUSAIN @,SAFIDUNNIN TAHERALI,IQBAL HUSAIN TAHERALI,BATULBHAI TAHERALI	MR NIRAD D BUCH	ABBAS MULLAH AKBARALI LOKHANDWALA,	MR P P MAJMUDAR
2773	CRA/76/2012	20/03/2012	PURNIMABEN ALIAS ASHABEN PARASRAO LAD,SIDDHARTH PARASRAO LAD	MR VISHWAS K SHAH,MR MASOOM K SHAH	"NEETA CORPORATION" THROUGH NEETA AJAY BHATIA,	MR UDAYAN P VYAS
2774	CRA/77/2012	21/03/2012	HEIR OF DECD.KANTILAL JAGJIVAN SHAH DR.JAYSUKHLAL K SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR AJAY S JAGIRDAR	TRUSTEES OF SAURASHTRA RACHNATMAK SAMITI MANUBHAI B PANCHOLI,JAYABEN SHAH,DEVENDRAKUMAR R DESAI,AMULAKHRAM KHIMANI,PURUSHOTTAMBHAI GANDHI,BALKRISHNA VAIDYA,UKABHAI MISTRI,GOKALDASBHAI PARMAR,CHHELBHAI SHUKLA	
2775	CRA/79/2012	20/01/2016	TRANSPEK INDUSTRIES LIMITED,	MR SP MAJMUDAR,MR P P MAJMUDAR	DIWALIBEN CHHOTUBHAI PARMAR- DAUGHTER OF KANABHAI GOHIL,MELABHAI MATHURBHAI GOHIL (DECD) THROUGH LEGAL HEIRS,PRAVINBHAI MELABHAI GOHIL,LILABEN MELABHAI GOHIL,SHARDABEN MELABHAI GOHIL,KALIBEN MELABHAI GOHIL,RAIBEN MATHURBHAI GOHIL,KAMLABEN MATHURBHAI GOHIL,JAMNABEN MATHURBHAI GOHIL,LAKHIBEN MATHURBHAI GOHIL,GANGABEN AMARATLAL RATHOD DAUGHTER OF KANABHAI JINABHAI	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR AR MAJMUDAR
2776	CRA/80/2012	14/03/2012	UNITED INFRA PROJECT,NIRAV KIRITBHAI SHAH,SELLUDUSAI MUNNUSWAMI SHETTIYAR,MOHANRAM SHAMBHURAM BHANUSHALI,DIPAK GOVINDJI BHANUSHALI	MR DIGANT M POPAT	UMARGAM NAGARPALIKA,G L BAROT HIS SUCCESSOR IN HIS OFFICE CHIEF OFFICER	
2777	CRA/81/2012	14/03/2012	UNITED INFRA PROJECT,NIRAV KIRITBHAI SHAH,SELLUDUSAI MUNNUSWAMI SHETTIYAR,MOHANRAM SHAMBHURAM BHANUSHALI,DIPAK GOVINDJI BHANUSHALI	MR DIGANT M POPAT	UMARGAM NAGARPALIKA,G L BAROT OR SUCCESSOR IN HIS OFFICE	
2778	CRA/84/2012	03/04/2012	CHAVDA NARENDRASINH NATHUSINH,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	MAKWANA KESHARBEN MANUBHAI,MAKWANA DHIRUBHAI MANUBHAI,MAKWANA BHARATKUMAR MANUBHAI,ASHOKKUMAR MANUBHAI BHATSARA,MAKWANA MANUBHAI ALABHAI,LAXMIBEN MANUBHAI MAKWANA	NOTICE SERVED BY DS,MR C B UPADHYAYA
2779	CRA/86/2012	15/03/2012	RABARI BHANUBEN BABULAL,DERASANA GRAM PANCHAYAT	MR SP MAJMUDAR,MR P P MAJMUDAR	THE ASSISTANT COLLECTOR,RABARI CHHAGANBHAI VASTABHAI,RABARI TEJABHAI BIJALBHAI,RABARI DHARAMSHIBHAI TALAJABHAI,RABARI RAMESHBAHI BABUBHAI,RABARI BABUBHAI NATHABHAI,THE TALATI, DERASAN,THE MAMLATDAR	
2780	CRA/87/2012	19/03/2012	RAMJIBHAI GOPALBHAI JOSHI,	MR VIKRAM J THAKOR	ODHABHAI DHARAMSINHBHAI KHUNT,HARJIBHAI DHARAMSINHBHAI KHUNT(DECD) THROUGH LEGAL HEIRS,MAHESHBHAI HARJIBHAI KHUNT,SATISHBHAI HARJIBHAI KHUNT,ASHISHBHAI HARJIBHAI KHUNT,THE MAMLATDAR	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2781	CRA/89/2012	19/04/2012	TRUSTEE OF VADODARA CITY MASJID THROUGH MOHMAD HANIF DAYMAKU,ISMAILBHAI S DOODHWALA,YUSUFBHAI R GAJIYAWALA,MOHMADSABIR G MULLA,NASIRMIYA MOMADMIYA GANAM DELETED CT.ORDER DTD.11-04-12.,ABDULRAZAK A MUNSHI,MOHMADKASIM G GANGIWALA,MAULANA MOHMADSIDDIK A MULLA,GULAMRASUL YAKUBBHAI SODAGAR DELETED CT.ORDER DTD.11-04-12.,SULEMANBHAI GULAMMOHAMAD DOODHWALA DELETE CT.ORD.DTD.11-4-12,MOHMADSIDDIK G SHEKHJIWALA DELETED CT.ORDER DTD.11-4-2012,ZAHIRUDDIN KAMRUDDIN SAIYED,MOHAMADRAZAK SULEMANBHAI TAILOR,MAULANA MOHMADHANIF MOHMADSIDDIK BADAMI	DELETED,MR HARSHAD J SHAH	ABDUL RAHMAN NABUBHAI CAMPWALA(DECD) THROUGH LEGAL HEIRS,HAZI NURMOHMAD ABDUL REHMAN,HAZI MOHMOD UMAR (DECD) THROUGH LEGAL HEIRS,MEHMOOD ISMAIL ABDUL REHMAN CAMPWALA,GULAMNABI ABDUL REHMAN CAMPWALA,GULAM HEDAR ABDUL REHMAN CAMPWALA,FARUQ RAZAK ABDUL REHMAN CAMPWALA,RIAS HUSSAIN ABDUL REHMAN CAMPWALA,JHAMIL KADAR ABDUL REHMAN CAMPWALA,HASANBHAI JAMALBHAI BIDIWALA,YUSUFBHAI HASANBHAI BIDIWALA,A FIRM OF PARTNERSHIP,NAMELY BARODA CITY BAKERY,HUSENMIYA RAHIMMIYA SHEIKH	
2782	CRA/90/2012	20/03/2012	CHANDRESHBHAI P SHAPRIYA,RAJESHBHAI P SHAPRIYA,PRAFULLABEN N MANANI L.R.OF SAVITABEN DEVJIBHAI	MR MURALI N DEVNANI	BHAGWANJI MOHANBHAI JAVIYA,SHANTILAL MOHANLAL JAVIYA,PANCHA DHANJI PARMAR	
2783	CRA/91/2012	21/03/2012	SARDAR SAROVAR NARMADA NIGAM LIMITED,	(MR NIRZAR S DESAI)	RECONDO LIMITED,	MR KG SUKHWANI
2784	CRA/93/2012	27/03/2012	SHANKARLAL BHOPAJI,	MR HR PRAJAPATI	KIRITKUMAR BANSILAL TRIVEDI,	
2785	CRA/94/2012	11/04/2012	ASHOK LEYLAND FINANCE,	MR LALIT M PATEL,MR DEVANG J JOSHI	KAUSHALYABEN GOKUL TRIVEDI W/O. LATE GOKUL DEVJI TRIVEDI,SHAILESH GOKUL TRIVEDI S/O. LATE GOKUL DEVJI TRIVEDI,KALPNA GOKUL TRIVEDI LATE OF GOKUL DEVJI TRIVEDI,NITABEN GOKUL TRIVEDI LATE GOKUL DEVJI TRIVEDI,PIYUSH GOKUL TRIVEDI	
2786	CRA/95/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,SITABEN JAMABHAI HARIJAN (CHAMAR)	
2787	CRA/96/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,KIRANBHIA JAMABHAI HARIJAN(CHAMAR)(MINOR)THRO'JAMABHAI D CHA	
2788	CRA/97/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,ALKABEN JAMABHAI HARIJAN(CHAMAR)THRO'DIVABEN J HARIJAN	
2789	CRA/98/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,RUPSIBHAI GOVINDBHAI @ KUNVARABHAI HARIJAN	
2790	CRA/99/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,VIRAMBHAI KHEGABHAI CHAMAR	
2791	CRA/100/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,NARESHBHAI PATHUBHAI HARIJAN	
2792	CRA/101/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,ASHWINBHAI PATHUBHAI HARIJAN (MINOR)THRO'BALUBEN P HARIJAN	
2793	CRA/102/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,RAMILABEN PATHUBHAI HARIJAN	
2794	CRA/103/2012	27/03/2012	NATIONAL INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	MUKESHBHAI GOVINDRAM AGRAWAL,ANILBHAI PATHUBHAI HARIJAN (MINOR)THRO'BALUBEN P HARIJAN	
2795	CRA/104/2012	12/04/2012	ZALA GAMBHIRSINH HAMJIBHAI,ZALA RANJITSINH HAMJIBHAI (DECD) THROUGH LEGAL HEIRS,ZALA VIJAYSINH RANJITSINH,ZALA SUKHDEVSINH RANJITSINH	MR VIMAL M PATEL	KOLI GANDUBHAI VIRABHAI,KOLI VASHRAMBHAI VIRABHAI,THE MAMLATDAR,DEPUTY COLLECTOR	
2796	CRA/105/2012	03/05/2012	HIRABEN MADHUBHAI THAKOR,	MS SD RAMI	AMRUTLAL N SHARMA,	NOTICE UNSERVED,DS AFF.NOT FILED (N)

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2797	CRA/106/2012	19/06/2012	NARSINHBHAI VALABHAI VANKAR,	MR SP MAJMUDAR,MR P P MAJMUDAR	DHULABHAI CHHOTABHAI MOTAVAR,	NOTICE SERVED BY DS
2798	CRA/107/2012	12/04/2012	NANUBHAI SHANABHAI VALAND,SAVITABEN WD/O CHIMANBHAI SHANABHAI VALAND	(MR SUNIL C PATEL)	THE DEPUTY COLLECTOR,GOSAI ANJNABEN SUKHDEVPURI D/O GOSAI MANIBEN SUKHDEVPURI,THE MAMLATDAR	NOTICE SERVED BY DS,MR NILESH A PANDYA
2799	CRA/108/2012	29/03/2012	HASMUKHBHAI HIMATLAL BHAVSAR,	MR BHUNESH C RUPERA	CHETNABEN RAJNIKANT RAO,	MR YV BRAHMBHATT
2800	CRA/109/2012	03/05/2012	MANJULABEN BHAGWANBHAI W/O PATEL DASHRATHBHAI BHAGVANBHAI,PATEL MADHUBEN BHAGWANBHAI,PATEL SHARDABEN BHAGVANBAI,PATEL GHANSHYAMBHAI MOHANBHAI	MR DEVANG LATHIGARA	PATEL RUKCHHAMANIBEN ALIAS KOKILABEN BHAGWANBHAI PATEL,	MR SATYEN B RAWAL
2801	CRA/110/2012	29/03/2012	KHIMAJI DEVAJI KARA THROUGH TEJENDRA B PANDYA,	MR DHAVAL D VYAS	AMARBAI DEVAJI PATEL,RAJGOR CHUNILAL MEGHAJI	,MR P P MAJMUDAR
2802	CRA/111/2012	09/08/2012	RAMJIBHAI MAGJIBHAI PATEL,	MR NIRAV C THAKKAR	PRAVINBHAI GAMANBHAI PATEL,JAYESHBHAI GAMANBHAI PATEL,NAVINBHAI BHANABHAI PATEL,MANILAL DAHYABHAI PATEL,DEPUTY COLLECTOR,MAMLATDAR	,DELETED
2803	CRA/114/2012	09/04/2012	NAVINCHANDRA VADILAL MEHTA,	MR HIMANSU M PADHYA	GUNVANTIBE MANUBHAI SHAH (DECD) THROUGH RAJUBHAI M SHAH,NITINBHAI MANUBHAI SHAH,MALTIBEN NAVINCHANDRA SHAH D/OMANUBHAI SHAH,KALPANABEN PRADIPBHAI MEHTA D/O MANUBHAI SHAH	
2804	CRA/115/2012	10/07/2012	TALAKCHANDBHAI RATILAL (DECD) THROUGH LEGAL HEIRS,ANNATRAI TALAKCHAND (DECD) THROUGH LEGAL HEIRS,JASUMATIBEN ANANTRAI TALAKCHAND,JIGNESHBHAI ANANTRAI TALAKCHAND,JAGRUTIBEN ANANTRAI TALAKCHAND,JITENDRABHAI TALAKCHAND,KANTILAL TALAKCHAND	MR ASHISH M DAGLI	VORA MAHESHCHANDRA DHIRAJAL,	MR MURALI N DEVNANI
2805	CRA/116/2012	06/07/2012	CHITUBHAI KHUKHANBHAI GOHI,	MR ANKUR Y OZA,MR NIRAV RAJIV MODI	MAKIBEN DAUGHTER OF KHUKHAN GOHI WIFE OF RANCHOD JAYMAL,LAXMIBEN DAUGHTER OF RATANBEN KHUKHAN AND WIFE OF SHANUBHAI,SHANTABEN DAUGHTER OF RATANBEN KHUKHAN AND WIFE OF BAHADURBH,JASHODABEN DAUGHTER OF RATANBEN KHUKHAN AND WIFE OF RAMANBHA,SONABEN DAUGHTER OF RATANBEN KHUKHAN AND WIFE OF BHUPATBHAI	
2806	CRA/117/2012	20/06/2014	KISHANCHAND BHAWANISHANKAR BHATIA,	MR KASHYAP R JOSHI	RAVINDRABHAI SHANKARBHAI BEDKAR,	RULE SERVED,MR MM SAIYED
2807	CRA/118/2012	14/06/2013	ASEAN LNG TRADING CO LTD NOW KNOWN PETRONAS LNG LTD,	MR VIMAL M PATEL	M/S ADANI ENEGY LTD,	SINGHI & CO
2808	CRA/120/2012	10/05/2012	SAVITABEN DAHYABHAI UKANI,SANJAY DAHYALAL UKANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	GIRDHARLAL GOKALDAS BUHA,HASMUKH DAHYALAL UKANI,D R M, BHAVNAGAR	
2809	CRA/121/2012	30/04/2012	VITTHALDAS GOVINDJI MANEK,HARISH GOVINDJI MANEK,SURESH GOVINDJI MANEK,DAMAYANTIBEN GOVINDJI MANEK (DECD) THROUGH LEGAL HEIRS,DHARAMSHI HIRJI RUPAREL,ARVIND DHARAMSHI RUPAREL,PRASHANT DHARAMSHI RUPAREL,NITA DHARAMSHI RUPAREL,KRISHNABEN GOVINDJI MANEK	MR NIRAV C THAKKAR	LAXMIDAS RAGHAVJI MANEK,	
2810	CRA/122/2012	11/06/2012	DASHRATHBHAI RATILAL MAKWANA,MANSINGBHAI RATILAL MAKWANA,CHHATRASINHBHAI RATILAL MAKWANA,SUMITRABEN RATILAL MAKWANA,MANJULABEN RATILAL MAKWANA,INDIRABEN RATILAL MAKWANA	MR AD DESAI,LOPA M BHATT	MOHAMADAMIN MUSTUFABHAI,	RULE SERVED BY DS

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2811	CRA/123/2012	30/04/2012	THAKKAR PRATAP VELJI,	(MRS VD NANAVATI)	LALJI BHIMJI NAKRANI,MANIBEN MAVJI NAKRANI,JAYANTILAL MAVJI NAKRANI,DAMODAR MAVJI NAKRANI,MUKESH MAVJI NAKRANI,RAMESH MAVJI NAKRANI,KALABEN MAVJI NAKRANI	
2812	CRA/124/2012	01/05/2012	DAHYABHAI HARIBHAI PATEL,	MS SNEHA A JOSHI	KRISHNARAJ DOLATSINH VIRPURA,DOLATSINH LAXMANSINH SOLANKI,TALATI-CUM-MANTRI,SUB REGISTRARSHRI,COLLECTOR	
2813	CRA/125/2012	02/05/2012	MANSURALI SULEMAN DAMANI,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAVINCHANDRA VRUJDAS VAIDYA,CHANDRABEN NAVINCHANDRA VAIDYA,PATEL DHANJIBHAI AMBARAM	
2814	CRA/126/2012	17/11/2014	KASHIBEN WD/O HARIBHAI KANIBHAI(DECD) KANTIBHAI BRAHMBHATT,GIRISHKUMAR HARILAL BRAHMBHATT,ASHOKKUMAR HARILAL BRAHMBHATT,VINODABEN AYODHYAPRASHAD BRAHMBHATT,HEMLATAABEN BHARTKUMAR BRAHMBHATT,PRAKASHKUMAR HARILAL BRAHMBHATT	(MR AG VYAS),MR HASMUKH A SHAH	VIDHYABEN PUNAMBHAI VALAND (DECD)THROUGH PUNAMBHAI GIRDHA,SADHNABEN PUNAMBHAI VALAND,SATISHBHAI PUNAMBHAI VALAND (DECD) THROUGH LEGAL HEIRS,NILABEN WD/O SATISHBHAI VALAND,DINESHBHAI SATISHBHAI VALAND,KISHANBHAI SATISHBHAI VALAND,CHANDRAKANT PUNAMBHAI VALAND,RAJUBHAI PUNAMBHAI VALAND	
2815	CRA/127/2012	14/06/2012	HANSRAJ UDAYMAL,	MR PANKAJ K SONI	KANUBHAI BHOGILAL,GIRISHBHAI BHOGILAL,KIRITBHAI BHOGILAL,BHAVARSINGH VAJESING	
2816	CRA/128/2012	13/06/2012	AZARA SIRAJ SIAMWALA,	MR DILIP B RANA	SONABEN WIFE OF GOPALBHAI MANDHANBHAI DEVNANI,	
2817	CRA/129/2012	13/06/2012	AZARA SIRAJ SIAMWALA,	MR DILIP B RANA	GOPALBHAI MANDHANBHAI DEVNANI,	
2818	CRA/130/2012	14/06/2012	DINESH NATWARLAL CHANAWALA,	MR ANKUR Y OZA,MR NIRAV RAJIV MODI	GUJARAT HOUSING BOARD,EXECUTIVE ENGINEER, GUJARAT HOUSING BOARD	
2819	CRA/131/2012	04/07/2012	PRADYUMAN GADADHAR PANDYA,	(MR AJ SHASTRI)	UPENDRA PRASAD CHOTALAL TAMBOLI (DECD) THROUGH LEGAL HEIRS,TAMBOLI MANJULABEN UPENDRA PRASAD,TAMBOLI VIPULKUMAR UPENDRA PRASAD,TAMBOLI ATULKUMAR UPENDRA PRASAD,TAMBOLI JAGRUTIBEN UPENDRA PRASAD WHO IS WIFE OF BHATT YAGNE,TAMBOLI KOMALBEN UPENDRA PRASAD	,NOTICE SERVED BY DS,MR TEJAS M BAROT
2820	CRA/132/2012	29/08/2012	HARISHBHAI NARMADASHANKAR RAVAL PRESIDENT SATTAR TAL.AUDICHY,	MR AS ASTHAVADI	SPECIAL RECOVERY OFFICER,GUJ STATE CO-OPE HOU SOC FINANCE CORPORATION	NOTICE SERVED BY DS,MR PUSHPADATTA VYAS
2821	CRA/133/2012	15/06/2012	JAGMOHAN SINGH GUDARSHAN SINGHDHIMAN,	MS.P J.JOSHI	HARMESH SINGH BRIJLAL DHIMAN,	
2822	CRA/134/2012	10/04/2015	RAMDAS RAM MILAN THROUGH LEGAL HEIRS,KALAVATI ALIAS SITADEVI WD/O RAMDAS RAM MILAN,GAURISHANKAR RAMDAS,GIRJASHANKAR RAMDAS	MR MEHUL S SHAH,(MR SURESHM SHAH)	ARUNKUMAR BHOLABHAI SHAH THROUGH HEIRS,HEMLATABEN ARUNKUMAR SHAH,VIPULBHAI ARUNKUMAR SHAH,KASHYAP ARUNKUMAR SHAH,KAMLESHWARIBEN D/O RAMDAS RAM MILAN,MITHILESHWARIBEN D/O RAMDAS RAM MILAN	,DELETED,(MR H A SHAH)
2823	CRA/135/2012	07/05/2012	ADAM IBRAHIM SALEJI (DECD.) THROUGH LEGAL HEIRS,SHAMIM ADAM MANKADA,MAHMAD SIRAJ ADAM MANKADA,IBRAHIM ADAM MANKADA,AYESHA ADAM MANKADA,IRFANA ADAM MANKADA,MIYA IBRAHIM SALEJI MANKADA,ASHRAF IBRAHIM SALEJI MANKADA,YNUS IBRAHIM SALEJI MANKADA,HAJRA IBRAHIM SALEJI MANKADA	MR DEEP D VYAS	MARIAM ISMAIL SALEJI MANKADA,SALEJI ISMAIL SALEJI MANKADA,TEHARA ADAM MANKADA	DELETED,MR HARNISH V DARJI,MR EJAZ M QURESHI

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2824	CRA/137/2012	08/05/2012	RANABHAI GOPABHAI THUMMAR,CHANDUBHAI RANABHAI THUMMAR,KAMLESHBHAI RANABHAI THUMMAR	MR NV GANDHI	AMRUTLAL NANJIBHAI,BACHUBHAI NARANBHAI (DECD) THROUGH LEGAL HEIRS,SAMJUBEN BACHUBHAI,BHARATKUMAR BACHUBHAI,KISHOREBHAI BACHUBHAI,KISHOREBHAI RAMSINH VAGHELA	
2825	CRA/138/2012	08/05/2012	RANABHAI GOPABHAI THUMMAR,CHANDUBHAI RANABHAI THUMMAR,KAMLESHBHAI RANABHAI THUMMAR	MR NV GANDHI	AMRUTLAL NANJIBHAI,BACHUBHAI NARANBHAI (DECD) THROUGH LEGAL HEIRS,SAMJUBEN BACHUBHAI,BHARATKUMAR BACHUBHAI,KISHOREBHAI BACHUBHAI,KISHOREBHAI RAMSINH VAGHELA	
2826	CRA/139/2012	08/05/2012	RANABHAI GOPABHAI THUMMAR,CHANDUBHAI RANABHAI THUMMAR,KAMLESHBHAI RANABHAI THUMMAR	MR NV GANDHI	AMRUTLAL NANJIBHAI,BACHUBHAI NARANBHAI (DECD) THROUGH LEGAL HEIRS,SAMJUBEN BACHUBHAI,BHARATKUMAR BACHUBHAI,KISHOREBHAI BACHUBHAI,KISHOREBHAI RAMSINH VAGHELA	
2827	CRA/140/2012	16/06/2012	CHAMPABEN SHAMJIBHAI JAGABHAI PATEL (SOJITRA) THROUGH POA,BHAVIKBHAI SHAMJIBHAI PATEL (SOJITRA) THROUGH POA HARSHAD,HARSHADBHAI SHAMJIBHAI PATEL (SOJITRA)	MR SHITAL R PATEL	KANTABEN C. PATEL,	MR.GAURANG B GOHEL
2828	CRA/141/2012	19/06/2012	HEIRS OF KUMBHAR DEVJI DANA - KARTA LATE GIRDHARBHAI,KUMBHAR DUDHIBEN GIRDHARBHAI,KUMBHAR SHANTIBHAI GIRDHARBHAI,KUMBHAR NATVARBHAI GIRDHARBHAI,KUMBHAR SHANTIBHAI GIRDHARBHAI,KUMBHAR NATVARBHAI GIRDHARBHAI	MR HARSHAD K PATEL	TRUSTEES OF SHRI DWARKANATHJI HAVELI - JASWANTRAI RATILAL,RAMNIKLAL MAGANLAL,JADAVJI VALLABHDAS MEHTA,RAMKRISHNA HARILAL MEHTA,MANSUKHLAL CHHAGANLAL GANDHI,BHUPENDRA KALYANBHAI SOPARIA,KRISHNAKANT NATWARAL MEHTA,HARMUKHRAI TRIBHOVANDAS GORADIA,BALVANTRAI JAGMOHANDAS MEHTA	
2829	CRA/142/2012	28/06/2012	DEVSHIBHAI D DIVODARA,BECHARBHAI HIRABHAI SOLANKI,KIRITBHAI KHEMCHANDBHAI SOLANKI	MR MAULIK R SHAH	THE AHMEDABAD MUNICIPAL CORPORATION,SURENDRABHAI GOVINDBHAI PATEL	
2830	CRA/143/2012	14/08/2012	RAKHIBEN YOGESHBHAI MEHTA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	UPENDRA JADAVJI BHAT,USHABEN JADAVJI BHAT	MR HARSHIT S TOLIA,MR PARTH S TOLIA
2831	CRA/145/2012	12/06/2012	REGINABEN RICHARD MAKWAN,GEORGE RICHARD MAKWAN	MR NEHAL R JOSHI	MASTER UDAISWAMI SHETHIYAR (DECD) THROUGH LEGAL HEIRS,MARYBEN WD/O UDAISWAMI,DAVID SLAMI UDAISWAMI,JAIRAJ UDAISWAMI	
2832	CRA/147/2012	05/07/2012	SANJAY ALIAS JAYESH AMBALAL PATEL PROP.OF KRISHNA ENTERPRISE,MUKESH AMBALAL PATEL PARTNER OF BARODA IRON & ENG.C	MR GC RAY	HARISHBHAI VITHHALBHAI PATEL PROP.OF M TEC ENGINEERS,SURESH RAI PARTNER OF BARODA IRON ENG.CO.,BHARAT N PATEL PARTNER OF BARODA IRON ENG.CO.	
2833	CRA/148/2012	06/07/2012	RAJKOT MUNICIPAL CORPORATION THG.ITS COMMISSIONER,	MR NISHANT LALAKIYA	SHARDABEN RAMESHBHAI VAISHNAV,STATE OF GUJARAT THROUGH GOVERNMENT PLEADER,COLLECTOR RAJKOT	
2834	CRA/149/2012	04/07/2012	DAXABEN WD/O LATE AMRITLAL JIVATRAJ VYAS,	MR RL MEHTA,MR PINAKIN B RAVAL	JYOTSNABEN AMRITLAL VYAS,NISHABEN NARANBHAI VYAS,MOHINI AMRITLAL VYAS (MINOR) THROUGH NISHABEN N VYAS	
2835	CRA/150/2012	26/06/2012	M/S GHCL LIMITED THROUGH KAMLESH H MEHTA,	MR DIGANT M POPAT	KUNAL MADHUBHAI PATEL PROP.IN THE NAME AND STYLE AS,	MR SP MAJMUDAR
2836	CRA/151/2012	02/07/2012	NAVNITRAI GAMBHRIDAS SHAH (DECD) THROUGH LEGAL HEIRS,HARESHKUMAR NAVNITRAI SHAH,VIPULKUMAR NAVNITRAI SHAH,DINESHKUMAR NAVNITRAI SHAH	MR MA KHARADI	MANUBHAI NANUBHAI RAJPUT (DECD) THROUGH LEGAL HEIRS,POPATBHAI MANUBHAI,ASHOKBHAI MANUBHAI	
2837	CRA/152/2012	28/06/2012	NASIMBANU WD/O SIRAJBAHI SHAIKH,	MR JV JAPEE	KIRANKUMAR RANCHHODBHAI,KIRITKUMAR MOHANABHAI,PRATIKUMAR JAWANBHAI,PARESHKUMAR RANCHHODBHAI	

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2838	CRA/153/2012	02/07/2012	VISHAJI SHANKAJI THAKOR,	MR VIKRAM J THAKOR	RAMESHBAHI KESHAVLAL PATEL,	
2839	CRA/154/2012	28/08/2012	SUBHASH P BHATI,	MR RD DAVE	DHARMESH MANILAL PATEL,RAJESH CHINILAL PATEL	(MR VM PANCHOLI)
2840	CRA/155/2012	04/07/2012	NARANDAS LALJIBHAI,	(MR SANDEEP N BHATT)	NIKHILBHAI BHUPATRAI HEIR OF DECD. BHUPATRAI PREMCH,	
2841	CRA/156/2012	29/06/2012	BHARTI GURMUKHDAS CHATURANI,	MR CJ VIN	NONE (AS THROUGH NOTICES WERE PUBLISHED, NO. HAS APPEARED,	
2842	CRA/157/2012	17/02/2014	RAMNIKLAL HARJIVANDAS VAGHELA,	MS TANUJA N KACHCHHI	SHARDABEN PRITAMLAL PAREKH THRGH.POA AJAY PRITAMLALPAREKH,PAREKH AJAY PRITAMLAL,PAREKH KAMLESH PRITAMLAL,PAREKH DHIRENDRA PRITAMLAL,GITABEN PRAVINCHANDRA PAREKH	MR P P MAJMUDAR
2843	CRA/158/2012	19/06/2012	SAIYED SAAJID HUSEIN SURFARAZ,	MR CH VORA	YUNUS MOIZBHAI MOGAL,HANIFA MOIZABHAI MOGAL (WIFE OF ROEB AMIN),ZAMHAR MOIZBHAI MOGAL,JETUN MOIZBHAI MOGAL,SAMINA MOIZBHAI MOGAL,FATEMA MOIZBHAI MOGAL (W/O NURUDDIN SHAIKH MOHAMMED),BADRIBHAI AHMEDBHAI LACEWALA,SHABBIR RAZAK PANWALA (DELETED),SAIYED AFZAL SARFARAZ SAIYED HUSEINMIYA,SAIYED ZAKIR HUSSEIN SARFARAZ SAIYED HUSEINMIYA,MEHTAB SAIYED HUSEINMIYA,SHAUKAT SAIYED HUSEINMIYA,ALTAFBEN WD/O SAIYED MEHBOOB HUSEIN HOTELWALA,PARVEEN SAIYED MEHBOOB HUSEIN HOTELWALA,MUZAMALI SAIYED MEHBOOB HUSSEIN HOTELWALA	
2844	CRA/159/2012	19/06/2012	PRADIPBHAI GANDABHAI PARMAR,	MR ABHAYKUMAR P SHAH	KAMUBEN W/D OF AMARSIBHIA MOHANBHAI VARAND (DECD),BACHUBHAI AMARSIBHAI VARAND,KANTIBHAI AMARSIBHAI VARAND,NATUBHAI AMARSIBHAI VARAND,HIRABEN AMARSIBHAI VARAND,MANJUBEN AMARSIBHAI VARAND,SPECIAL LAND ACQUITION OFFICER,TALATI-CUM-MANTRI	
2845	CRA/160/2012	05/07/2012	GORDHANBHAI SHAMJIBHAI PATEL,	MR PREMAL S RACHH	ANSUYABEN AMRUTLAL MEHTA THROUGH POA AMRUTLAL KEHSAVLAL,	
2846	CRA/161/2012	22/06/2012	PATEL DHULABHAI KALIDAS GOPALDAS(DECD)THROUGH LEGAL HEIR,PATEL NATVARBHAI ISHWARBHAI,PATEL VITTHALDAS TRIBHOVANDAS PRABHUDAS(DECD),PATEL RAJESHBHAI BHAKTIBHAI VITHALBHAI,PATEL MAHESHBHAI BHAKTIBHAI VITHALBHAI,PATEL JAGJIVANBAHI VITTHALBHAI TRIBHOVANDAS,PATEL JAYANTIBHAI VITTHALBHAI TRIBHOVANDAS	MR HM PARIKH,MR.HEMANG H PARIKH	LAVAR (PANCHAL) KANTIBHAI GIRDHARBHAI KHEMABHAI,	
2847	CRA/162/2012	11/07/2018	PATEL VITTHALDAS TRIBHOVANDAS (DECD)THROUGH PATEL ASHVINBHAI,PATEL DHULABHAI KALIDAS (DECD)THROUGH NATVARBHAI ISHWA	MR HM PARIKH,MR.HEMANG H PARIKH	LAVAR (PANCHAL) KANTIBHAI GIRDHARBHAI KHEMABHAI,	MR MA BUKHARI

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2848	CRA/163/2012	28/06/2012	KALPNABEN HARILAL PARMAR,NIMISHBEN NARENDRABHAI PATEL	MRS FALGUNI D PATEL	PRAFFULBHAI VALLABHBHAI MAKVANA (MISTRI),DHARMENDRABHAI VALLABHBAHI MAKWANA (MISTRI),KISHORBHAI VALLABHBHAI MAKWANA (MISTRI),HASUBEN DAUGHTER OF VALLABHBHAI MAKWANA (MISTRI),KAPILABEN DAUGHTER OF VALLABHBHAI MAKVANA (MISTRY),KUNDANBEN DAUGHTER VALLABHBHAI MAKVANA (MISTRI),PUNJAB NATIONAL BANK,CENTRAL BANK OF INDIA,CANERA BANK,THE KALUPUR COMM.CO.OP.BANK LTD	
2849	CRA/164/2012	17/07/2012	TATA MOTORS FINANCE LTD,	MR DEVANG J JOSHI	RAMPRATAPSINGH AJAYSINGH TOMAR,	
2850	CRA/165/2012	28/08/2012	JAYKARBHAI RATILAL SHAH (DECD) THROUGH LEGAL HEIRS,SAROJBEN JAYKARBHAI SHAH,MANISHBHAI JAYKARBHAI SHAH,HIRENBHAI JAYKARBHAI SHAH	MR ASHISH M DAGLI	BABUBHAI MANJIBHAI NANDESARIYA(SHAH),	(MR MAHENDRA K PATEL)
2851	CRA/166/2012	06/08/2012	LALITKUMAR KARANSINH MANDAVAT,	MR MD CHAUHAN	PARMAR VIJAYSINH DAHYABHAI,	MR CHIRAG B PATEL
2852	CRA/167/2012	19/07/2012	NITINKUMAR B JAGGAD(DECD.THRO.HIS LRS.MADHUMATI NITINKUMAR,ASHOK NITINKUMAR,CHETAN NITINKUMAR,ASHABEN NITINKUMAR	MR MEHUL S SHAH,(MR SURESHM SHAH)	TRUSTEES OF SHETH HAJI JAMALUDDIN PARSHANALI TRUST,MOHAMMAD JAFFAR HAJI ALLRAKH BADAMI,GULABABBAS ALIMOHAMMAD	
2853	CRA/168/2012	29/06/2012	NATUBHAI MAKANBHAI PATEL,MADHUBEN NATUBHAI PATEL	MR RUSHABH R SHAH	GAMANBHAI MOHANBHAI PATEL,DAYALBHAI NAGARBHAI PATEL THROUGH LEGAL HEIRS,PARAGBHAI NANUBHAI PATEL,LADUBEN NANUBHAI PATEL,PARAGBHAI NANUBHAI PATEL,LADUBEN NANUBHAI PATEL,DAHYABHAI NANUBHAI PATEL,PANKAJBHAI NANUBHAI PATEL,JAYESHBHAI NANUBHAI PATEL,KANUBHAI NANUBHAI PATEL	
2854	CRA/169/2012	15/02/2013	SURESHBAHI KARANSINH MADAVAT,LALITKUMAR KARANSINH MADAVAT	MR.D K.PUJ	RAMSINH PRATAPSINH KHANT,RAVJIBHAI CHIMANBHAI CHAUHAN,RAISINH CHIMANBHAI CHAUHAN,NATUBHAI CHIMANBHAI CHAUHAN (DECD)THROUGH LEGAL HEIRS,BHIKHIBEN WD/O NATUBHAI CHAUHAN,VIJAY NATUBHAI CHAUHAN,MAHENDRABHAI NATUBHAI CHAUHAN,REKHABEN NATUBHAI CHAUHAN,INDIRABEN NATUBHAI CHAUHAN,AJITSINH BHUPATSINH PARMAR,MAFATBHAI MAVJIBHAI CHAUHAN (DECD) THROUGH LEGAL HEIRS,SUDHABEN WD/O MAFATBHAI MAVJIBHAI CHAUHAN,VIKRAMBHAI MAFATBHAI CHAUHAN,KULDIPBHAI MAFATBHAI CHAUAHAN (MINOR),BHANUPRAKASH DEVJIBHAI SOLANKI,BHANUBEN BHANUPRAKASH SOLANKI,RAJENDRABHAI VRAJLAL THAKKAR,RAJULABEN RAJENDRABAHI THAKKAR	,NOTICE SERVED BY DS,MR DJ BHATT,MR MEHUL S SHAH,(MR SURESHM SHAH),MR PRATIK Y JASANI
2855	CRA/170/2012	02/07/2012	MAJLESAAB BAWASAHEB,MUSTUFA HUSSAIN JAKUMIYA,MUMTAZ BEGUM MUSTUFA	M/S PATEL ADVOCATES	INDRAKUVARBA MANSINHJI SAHEB,MAYURDHVAJSINH VIJAYSINHJI RANA	
2856	CRA/171/2012	14/08/2013	SHANKARBHAI CHHHOTABHAI TADAVI,	MR KASHYAP R JOSHI	NAMABHAI BACHUBHAI TADAVI,HIRUBEN DAUGHTER OF BACHUBHAI TADAVI AND WIFE OF MANSUKHBHAI,SHANIBEN DAUGHTER OF CHHOTABHAI RITABHAI AND WIFE OF HIRA LU	MR ASHISH H SHAH
2857	CRA/172/2012	02/07/2012	ZAIUDDIN AHMED SHAIKH,	MR KASHYAP R JOSHI	MOHMMAD HUSAIN GULAM HUSIAN SHAIKH THROUGH POA MUSTAK MAJI,	

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2858	CRA/173/2012	02/07/2012	ZAIUDDIN AHMED SHAIKH,	MR KASHYAP R JOSHI	MOHMMAD HUSAIN GULAM HUSIAN SHAIKH THROUGH POA MUSTAK MAJI,	MR PM LAKHANI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI
2859	CRA/174/2012	02/07/2012	MAKRANI TAJMAHAMMAD MAHMADKHAN,	MR DHARMESH R PATEL	MADANSINH KISHORSINH SISODIYA (DECD),YASHVANTSINH MADANSINH SISODIYA L.R.OF MADANSINH K SISODIYA,SURENDRASINH MADANSINH SISODIYA L.R.OF MADANSINH K SISODIYA,DILIPSINH DEVUSINH SISODIYA L.R.OF SAJJANKUVARBA D SISODIY,SAJJANKUVARBA DEVUSINH SISODIYA (DECD)	
2860	CRA/175/2012	23/07/2012	M/S M N GANDHI,	MR TARAK DAMANI	BILKISHBEN SAIFFUDIN LAKDAWALA(DECD)THROUH HIS LEGAL HEIRS,SAIFFUDIN AHMEDALI LAKDAWALA,MUSTFA SAIFFUDIN LAKDAWALA,MURTUZA SAIFFUDIN LAKDAWALA,AHMEDI SAIFFUDIN LAKDAWALA,FATIMA SAIFFUDIN LAKDAWALA,MANUBHAI NANCHAND GANDHI	,MR VIMAL M PATEL
2861	CRA/176/2012	27/07/2012	HALUBEN WIDOW OF USMANBHAI MOHMMADBHAI,HASAN SON OF USMANBHAI MOHMMADBHAI,ASHRAF SON OF USMANBHAI MOHMMADBHAI,YUSUF SON OF USMANBHAI MOHMMADBHAI	MR ANKUR Y OZA	TRUSTEES OF SHRI VADVA MADHIYAFALI KURESHI JAMAT TRUST,KURESHI HAYAT HUSENBHAI,KURESHI HANIF KARIMBHAI,KURESHI MUSTAK ALIBHAI,KURESHI FAIYAJ RASULBHAI	
2862	CRA/177/2012	18/07/2012	ROHINI CHEMICALS PVT LTD,DEEPAK JAIN	MR VISHWAS K SHAH,MR MASOOM K SHAH	LAXMI INTRATECH PVT LTD THROUGH DIRECTOR AMRUTBHAI M P,HARCHARASING NAG (CHAIRMAN),SURINDER SINGH (DIRECTOR),SUSHIL JAIN (DIRECTOR)	
2863	CRA/178/2012	24/07/2012	DILIPKUMAR BABULAL SHAH,HEMENDRA BABULAL SHAH	MR JIGAR P RAVAL	SHARDABEN BABULAL SHAH,KAILASHBEN W/O RAMESHCHANDRA,RAMESHCHANDRA HIRALAL MEHTA	
2864	CRA/180/2012	08/08/2012	SHUKAL AKHILBHAI KANTILAL,SHUKAL NIKHILBHAI KANTILAL	MR PS CHAMPANERI	USHABEN JAYANTILAL DAVE THRO'POA RAMJIBHAI DALWADI,DEVIBEN JAYANTILAL DAVE THRO'POA RAMJIBHAI DALWADI	
2865	CRA/181/2012	18/02/2013	SHANTIGAR TRIKAMGAR GOSWAMI,BAKULGIRI SHANTIGIRI,ROHITGIRI SHANTIGIRI,ARUNGIRI SHANTIGIRI	MR HIMANSU M PADHYA	HEIRS OF DECD.KHANDUBHAI MANVANRAY DESAI,NILAMBARIBEN N DESA,	
2866	CRA/182/2012	24/07/2012	ASHISH BALVANTRAI JARIWALA,HARISH MAGANLAL JARIWALA	MS SONAL D VYAS	M/S ARIHANT CORPORATION,SHARDABEN KANTILAL MODI,SUJAY GIRISH SHAH	
2867	CRA/183/2012	14/02/2013	ARVINDBHAI MAVJIBHAI SIDHPURA,	MR VIMAL M PATEL	VINODBHAI RANCHODBHAI GAJJAR,SANGITA VINODBHAI GAJJAR,INCOME TAX DEPARTMENT,RAJKOT NAGRIK SAHKARI BANK LTD(MULTISTATE SCHEDULE BANK)	MR PRANAV G DESAI,MR JR SHAH,MR. KANJIBHAI M BHUT,PRATIKSHA D GUPTA
2868	CRA/185/2012	26/07/2012	BABARBHAI SHANABHAI CHUNARA (DECD)THROUGH LEGAL HEIRS,SONABEN BABARBHAI CHUNARA,THAKORBHAI BABARBHAI CHUNARA,KAMRABEN BABARBHAI CHUNARA,TARABEN BABARBHAI CHUNARA,LILABEN BABARBHAI CHUNARA,JASHIBEN BABARBHAI CHUNARA,GEETABEN BABARBHAI CHUNARA,CHIMANBHAI SHANABHAI CHUNARA,RAIBEN SHANABHAI CHUNARA,SAVITABEN SHANABHAI CHUNARA	MR NK MAJMUDAR	SAROJBEN ASHOKBHAI PATEL THROUGH POA RAMESHBHAI O SHAH,	
2869	CRA/186/2012	09/08/2012	SAHRI VIPULBHAI PURSHOTTAM MEHTA,	MR SUREN M SHAH	RAMABEN THAKORPRASAD BHATT W/O THAKORPRASAD BHATT,THAKORPRASAD AMBALAL BHATT	

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2870	CRA/187/2012	25/07/2012	JADEJA SHIVABHAI CHANUBHAI,	MR MRUGEN K PUROHIT	SHAH VELJIBHAI GANGJIBHAI,HEIR & LEGAL REPRE. OF DECD. BACHU JIVAN KHARA,DHANBAI JIVANBHAI KHARA,JAKHU JIVANBHAI KHARA,VAGHJI JIVANBHAI KHARA	
2871	CRA/188/2012	06/08/2012	JAGJIVAN KUVARJIBHAI DABHI,		BAI HIRABEN VITHTHALDAS,BHARATBHAI VITHTHALBHAI,GHANSHYAMBHAI VITHTHALBHAI	
2872	CRA/189/2012	13/07/2012	JAGJIVAN CHATURBHAI & SONS,	MR SATYEN B RAWAL	LALITCHANDRA NYALCHAND DOSHI,	
2873	CRA/191/2012	17/07/2012	PUNJAB NATIONAL BANK,	MR. VN. SEVAK	NEESA LEISURE LIMITED,	
2874	CRA/192/2012	27/07/2015	JITENDRA BHULABHAI PATEL,	MR DEEP D VYAS	DEPUTY COLLECTOR,MAMLATDAR, MAHUVA,SARPANCH-TALATI-CUM MANTRI,GHANSHYAMBHAI MAGANBHAI TALAVIA	GOVERNMENT PLEADER,MR PJ KANABAR,MR NV GANDHI
2875	CRA/193/2012	18/07/2012	PREMABEN K VAYDA(DECD.)THR.LRSBHOGILAL HARJIVAN VAYDA,	(MR PARESH M DARJI)	CHIMANLAL JAYCHNAD VORA (DECD)THR.HIS LEGAL HEIRS,CHAMPABEN CHIMANLAL VORA,KANAK CHIMANLAL VORA,KIRTIKUMAR CHIMANLAL VORA,VISHAL CHIMANLAL VORA,ILABEN ARVINDBHAI DESAI	
2876	CRA/194/2012	19/07/2012	MAFATLAL FATEHCHAND SHAH,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	CHINDANAND ASHRAM SWAMIJINIWADI MADHAVANAND ASHRAM SAMAJ SEV,	
2877	CRA/196/2012	26/07/2012	JASHBHAI AMBALAL PRAJAPATI,BHARATBHAI JASHBHAI PRAJAPATI,PARVATIBEN JASHBHAI PRAJAPATI,DHARMISHTABEN JASHBHAI PRAJAPATI W/O VINODBHAI PUJABHAI PRAJ,MADHUBEN JASHBHAI PRAJAPATI W/O SDHANTILAL MANILAL PRAJAPATI,MINABEN JASHBHAI PRAJAPATI W/OASHOKBHAI NARSINHBHAI PRAJAPAT,ARUNABEN JASHBHAI PRAJAPATI W/O VIJAYBHAI THAKORBHAI PRAJAPA	MR KV SHELAT	JIGNESHBHAI CHIMANBHAI PATEL,CHETAN KANUBHAI PATEL,JAYESHKUMAR SHANTILAL PRAJAPATI,SOMABHAI MULJIBHAI PRAJAPATI,BHAVESHBHAI BHUPENDRABHAI PATEL	
2878	CRA/197/2012	16/08/2012	SURYAKANT MAGANLAL TURAKHIYA (DECD) THROUGH JYOTIBEN H SHAH,MANISHABEN D/O SURYAKANT TURAKHIYA C/O PANKAJBHAI M DOSHI,SWETABEN SURYAKANT TURAKHIYA C/O VISHALBHAI M DOSHI,DHARTIBEN SURYAKANT TURAKHIYA,KOMALBEN SURYAKANT TURAKHIYA,KISHMATBEN SURYAKANT TURAKHIYA(MINOR)THROUGH JYOTIBEN TURAKH	MR RL MEHTA,MR PINAKIN B RAVAL	DINKARRAY HARILAL DAVE,	
2879	CRA/198/2012	17/08/2012	BAROT ZALKBEN D/O JAYDEVBHAI BAROT,	MR PRATIK B BAROT	BAROT SANDIPKUMAR CHANDRAKANT,	
2880	CRA/200/2012	27/07/2012	RAHEMATBEN FARID MOHMAD SAMSHER,MOHMAD IKBAAL FARID MOHMAD SAMSHER,MOHMAD YASIN FARID MOHAMD SAMSHER	MR MEHUL S SHAH,(MR SURESHM SHAH)	ISMAIL GANIBHAI MAHIWALA,	
2881	CRA/201/2012	04/09/2012	JAGJIVANBHAI AMARSHIBHAI (DECD) THROUGH MUKTABEN JAGJIV,BHAVNABEN JAGJIVANBHAI W/O JAYANTIBHAI BHIKHABHAI PARMAR,JAYSHRIBEN JAGJIVANBHAI W/O NARESH VALLABHBHAI BAGTHALIYA,PUNAMBEN JAGJIVANBHAI WIFE OF RAJNIBHAI MADHUBHAI,MEENABEN JAGJIVANBHAI W/O HIMMATBHAI BABUBHAI RATHOD,BHARATBHAI JAGJIVANBHAI,VIMALBHAI JAGJIVANBHAI	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAVISHANKAR MOHANLAL,ODHAVJI RATANJI	
2882	CRA/202/2012	07/08/2012	EAGLE TRANSPORT MADRAS (PVT) LTD.,THRO' J R AARYA,PRECIOUS CARRYING CORPORATION LTD.THRO'POA HARSHAD R SHARMA,ECONOMY TRANSPORT ORGANISATIONTHRO'POA MOHANLAL M SHARMA	VIRAL K SHAH	SHABBIRBHAI SAFKATHUSEIN,JUJAR SAFKATHUSEIN	MR LR PATHAN
2883	CRA/203/2012	13/08/2012	KRUSHNA DANDPANI BEHRA,	MR HARSHADRAY A DAVE	DEVNATH SARJUPRASAD YADAV,	

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2884	CRA/204/2012	05/09/2012	SADHU MAGNIRAMJI KASHIRAMJI (DECD) THROUGH ATULBHAI M DUDH,HARISHCHANDRABHAI MAGNIRAMJI DUDHAREJIA,ANILABHAI MAGNIRAMJI DUDHAREJIA,MRUDULABEN MAGNIRAMJI DUDHAREJIA	MR SP MAJMUDAR,MR P P MAJMUDAR	HIRJIBHAI JIVANBHAI (DECD) THROUGH LEGAL HEIRS,GHANSHYAMBHAI HIRJIBHAI,ASHISHBHAI HIRJIBHAI,LABHUBEN HIRJIBHAI,JASHUBEN HIRJIBHAI	,MR Y J PATEL
2885	CRA/205/2012	14/08/2012	HARDIK SURENDRABHAI DAVE,	MR AB GATESHANIYA	KHIMJIBHAI BHIMJIBHAI THAKKAR,THE NATIONAL INSURANCE CO LTD	,MR NAGESH C SOOD
2886	CRA/206/2012	14/08/2012	ARVINDBHAI PREMJIBHAI PRAJAPATI,PREMJIBHAI RAMJIBHAI PRAJAPATI	MR SAMIR AFZAL KHAN	ANAND MERCANTILE CO-OP.BANK LTD,	
2887	CRA/210/2012	25/02/2013	N K VADODARIA,PRABHABEN NANJIBHAI VADODARIA,MANOJBHAI NANJIBHAI VADODARIA,SURESHKUMAR NANJIBHAI VADODARIA,VIJAYKUMAR NANJIBHAI VADODARIA,RAJENDRABHAI NANJIBHAI VADODARIA,RAJNI NANJIBHAI VADODARIA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	STATE OF GUJARAT,STATE RESERVE POLICE	
2888	CRA/211/2012	25/02/2013	KESARBEN MOHANBHAI PATEL (VADODARIA),MANIBEN MOHANBHAI PATEL (VADODARIA),GIRDHARBHAI MOHANLAL PATEL (VADODARIA) (DECD)THRO'HEIRS,PARESHBHAI GIRDHARBHAI PATEL (VADODARIA),DHARMESHBHAI GIRDHARBHAI PATEL(VADODARIA),HITESHBHAI GIRDHARBHAI PATEL (VADODARIA),LALJIBHAI MOHANBHAI PATEL (VADODARIA),GOPALBHAI MOHANBHAI PATEL (VADODARIA),ARVINDBHAI MOHANBHAI PATEL (VADODARIA),KISHOREBHAI MOHANBHAI PATEL (VADODARIA),BHIMJIBHAI MOHANBHAI PATEL (VADODARIA),JAYANTIBHAI MOHANBHAI PATEL (VADODARIA) (DECD)THROUGH HEIRS,JAYSHRIBEN JAYANTIBAHI PATEL (VADODARIA),SANDIPBHAI JAYANTIBHAI PATEL (VADODARIA),BHARTIBEN JAYANTIBHAI PATEL (VADODARIA),DARSHNABEN JAYANTIBHAI PATEL (VADODARIA)	MR BM MANGUKIYA,MS BELA A PRAJAPATI	STATE OF GUJARAT,STATE RESERVE POLICE	
2889	CRA/214/2012	27/08/2012	VIMMIBEN BHARATBHAI PATEL WD/O AMITBHAI AGARSINH RAJPUT,OM AMITBHAI RAJPUT (MINOR) THROUGH VIMMIBEN B PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH	ANITABEN NARESHBHAI RAJPUT,MANAGER LIFE INSURANCE CORPORATION OF	
2890	CRA/215/2012	27/08/2012	VIMMIBEN BHARABHAI PATEL WD/O AMITBHAI AGARSINH RAJPUT,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	ANITABEN NARESHBHAI RAJPUT,MANAGER	
2891	CRA/216/2012	27/08/2012	VIMMIBEN BHARATBHAI PATEL WD/O AMITBHAI AGARSINH RAJPUT,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	ANITABEN NARESHBHAI RAJPUT,HARPALSINGH K RATHOD	
2892	CRA/217/2012	27/08/2012	KISHORBHAI ISHWARBHAI BHATT,SUBHASHBHAI ISHWARBHAI BHATT,PARESHBHIA ISHWARBHAI BHATT	MR DILIP L KANOJIYA	KANTIBHAI RANCHHODBHAI PATEL,SAVITABEN DAUGHTER OF RANCHHODBHAI GOVANBHAI AND WIFE OF CHH,KAILASHBEN DAUGHTER OF RANCHHODBHAI GOVANBHAI AND WIFE OF JA	MS. SHAILI A KAPADIA
2893	CRA/219/2012	01/03/2013	BIREN AUTOMOBILES,JAGDISHBHAI VIRCHANDBHAI DESAI	MR KUNAL S SHAH	THE PRESIDENT AHMEDABAD JILLA PANCHAYAT,JAGIDSHBHAI P CHAVDA,KAPIL M BHATT,UMAKANT M PANDIT,UPENDRABHAI PRATAPBHAI BHATT,KANALNAYAN SUDHAKAR BHATT,CHINUBHAI M RAVAL,M/S SUBHODCHANDRA RATILAL SHAH,KIRIT SUBODHCHANDRA SHAH,DARSHAN KIRITBHAI SHAH	NOTICE UNSERVED,REFUSED SERVED (N)(10),MR ISHAN MIHIR PATEL
2894	CRA/221/2012	26/09/2012	TORRENT POWER LIMITED,	MR KB PUJARA	VISHWAKARMA SERVICES,	MR AMIT V THAKKAR
2895	CRA/222/2012	04/03/2013	CHAIRPERSON SHOBHANA BHARTIA OF HINDUSTAN MEDIA VENTURES LT,BENOY ROYCHOWDHURY DIRECTOR OF HINDUSTAN MEDIA VE	SINGHI & CO	D B CORP LTD,HINDUSTAN MEDIA VENTURES LTD THROUGH SECRETARY TRIBID KUMAR,CHIEF EXECUTIVE OFFICER AND PRINTER AMIT CHOPRA OF HINDUSTAN,EDITOR IN CHIEF SHASHI SHEKHAR OF THE HINDI DAILY NEWSPAPER	NOTICE SERVED BY DS,MR RAJESH K SHAH,MR SHAMIK S BHATT

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2896	CRA/223/2012	05/09/2012	SAJJADA NASHIN (GADIPATI),	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	RAJIABEN MAJIDBHAI MAKWANA,RAMESHBHAI HANSRAJBHAI TARPARA,MAGANBHAI HANSRAJBHAI TARPARA,VRUJLAL HANSRAJBHAI TARPARA (DECD) THROUGH LEGAL HEIRS,NIKHIL VRUJLAL TARPARA,MINALBEN SHAILESHBAHI TARPARA FOR HERSELF AND AS GUA.OF MINO,MIRABEN SHAILESHBHAI TARPARA,VAIBHAVIBEN SHAILESHBHAI TARPARA	
2897	CRA/224/2012	18/11/2016	KIRTITBHAI CHARANDAS SHAH,MALAV KIRITKUMAR SHAH	NANAVATI ASSOCIATES	PATEL ISHWARBHAI PUNJABHAI,	MR KV SHELAT,MR MAHESH BHAVSAR
2898	CRA/226/2012	11/06/2013	MALI NARSINHJI CHUNAJI,MALI ISHWARJI CHUNAJI	MR P P MAJMUDAR	JAYANTIJI GIRDHARIJI,DEPUTY COLLCTOR,MAMLATDAR	GOVERNMENT PLEADER,MR VR HALANI
2899	CRA/228/2012	29/07/2013	BIPINCHANDRA BACHUBHAI PATEL,	(MR PS OZA)	KIRITKUMAR MOHANLAL VYAS,	MR AMIT V THAKKAR
2900	CRA/230/2012	11/09/2014	PARASARA IBRAHIMBHAI MIMANJIBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	THE DEPUTY COLLECTOR (PRANT OFFICER),THE MAMLATDAR,BADI ABDULRAHIM VALIMAMAD HAJI	GOVERNMENT PLEADER,NOTICE SERVED,MR VINOD M GAMARA,MR SHAHNAWAZ PATHAN,MR.S G PATHAN
2901	CRA/232/2012	10/07/2015	HASMUKHLAL JIVANLAL SETH (DECD)THROUGH VIMLABEN HASMUKH,ATUL HASMUKHLAL SETH,DIPAK HASMUKHLAL SETH,BHARTIBEN HASMUKHLAL SETH W/O HARSHADKUMAR D SHAH,SONALBEN HASMUKHLAL SETH W/O SHAILESHKUMAR R SHAH	MR NK MAJMUDAR	SURENDRANAGAR SAHER PRAJAPATI MANDAL (PASCHIM VIBHAG),	
2902	CRA/233/2012	27/07/2015	SANJAYBHAI RAMESHBHAI MEHTA,	MR PRATIK Y JASANI	ISHAVARLAL GORDHANDAS CHAUHAN,SUMANLAL CHAKUBHAI MEHTA,KAMLESH SUMANLAL MEHTA,SUNIL SUMANLAL MEHTA,RAMESHCHANDRA CHAKUBHAI MEHTA (DECD) THROUGH LEGAL HEIRS,BIPIN RAMESHCHANDRA MEHTA,SANJAY RAMESHCHANDRA MEHTA,MANHARLAL CHAKUBAHI MEHTA (DECD) THROUGH PIYUSH M MEHTA,NAVINCHANDRA CHAKUBHAI MEHTA (DECD)THROUGH SAILESHBHAI N,SIRISHKUMAR AMRUTLAL DOSHI (DECD) THROUGH HEMALKUMAR SIRI,SARDABEN VASANTRAI SHETH (DECD)THROUGH VASANTRAI B SHETH,RAJESHBHAI VASANTBHAI SHETH,PARESHBHAI VASANTBHAI SHETH	,NOTICE SERVED,(MRS VD NANAVATI)
2903	CRA/234/2012	15/06/2015	RAVAL SHANTILAL SOMABHAI,	MR VIRAL V DAVE	THAKOR KANUJI AMTHAJI,RAVAL PRAHLADBHAI SHANTILAL,RAVAL VISHNUBHAI SHANTILAL,RAVAL MANUBHAI SHANTILAL,RAVAL GAURANGBHAI SHANTILAL,RAVAL RAJESHBHAI SHANTILAL,RAVAL HIRABEN SHANTILAL	NOTICE SERVED,MR SALIL M THAKORE,KUSH R VYAS
2904	CRA/236/2012	15/03/2013	ARVINDBHAI VALLABHAI BHATIA (DECD) THROUGH JYOTSNABEN WD/O,SARASWATIBEN WD/O VALLABHBHAI NAVI IN HER CAPACITY AS THE MO	MR HEMANT MAKWANA	MODIA CHANDULAL CHHOTALAL,	(MR NIRAL R MEHTA)
2905	CRA/237/2012	25/06/2015	GUJARAT ALKALIES CHEMICALS LTD,	NANAVATI ASSOCIATES	MAHIPATRAI JADAVJI SHAH,DIPAK MAHIPATRAI SHAH,MEHUL MAHIPATRAI SHAH,WELLWIN TRADING CO.PVT LTD	RULE SERVED BY DS,UNSERVED EXPIRED (R)
2906	CRA/238/2012	24/07/2015	NIYAZAHMED MOHAMMEDYUSUF ANSARI THROUGH POA AHFAZAHMED N ANS,	MR AZIZ AN ALVI	SUDHABEN SHANKARBHAI PATEL,JASHBHAI HARMANBHAI PATEL,ATULBHAI JASHBHAI PATEL	

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2907	CRA/241/2012	04/10/2012	KAMLESHKUMAR PRABHULAL JAIN,PRAVINKUMAR PRABHULAL JAIN	MR TARAK DAMANI	RAJENDRAKUMAR AKLANGKUMAR JAIN,	(MR MB GANDHI),MR NIMESH V DIXIT,MR CHINMAY M GANDHI
2908	CRA/242/2012	11/10/2012	RAMLAKKHAN RAMNARESH,	MS SD RAMI	SUNDERSING KUTTANSINGH KUSHVAH,BADRIPRASAD BENEPRASAD VARMA,RAMAVADH RAM NARESH	NOTICE UNSERVED,MR MANISH M KAUSHIK
2909	CRA/243/2012	07/01/2013	PATEL JAYANTILAL MANILAL,PATEL HANSABEN DINESHBHAI	MR SK PATEL	JAYDIPSINH DEVUSINH ZALA,ARUNABEN CHUNILAL MEHTA WIFE OF BABULAL CHANDULAL SHAH,INDIRABEN CHUNILAL MEHTA WIFE OF RAJANIKANT TARACHAND GANDHI	MR VA MANSURI
2910	CRA/244/2012	21/07/2015	BHANUBHAI DHUDABHAI BHARWAD,	MR KV SHELAT	KEYURBHAI PRAVINCHAND SHAH,DHANABHAI HIRABHAI,GEMARBHAI HIRABHAI (AT PRESENT DEAD),KASHIRAMBHAI HIRABHAI,RAJABHAI HIRABHAI,MANGUBEN HIRABHAI,VASHIBEN HIRABHAI	DS AFF.NOT FILED (N),MS TRUSHA K PATEL
2911	CRA/249/2012	01/10/2012	NAVALSHANKAR AMRUTLAL (DECD) THROUGH DILIP N KAPATA,DINABEN NAVALSHANKAR KAPATA,JANAKBHAI @ JAGDISHBHAI NAVALSHANKAR KAPATA,RAMABEN NAVALSHANKAR KAPATA (EXPIRED),ILABEN WD/O SURESH NAVALSHANKAR KAPATA (EXPIRED)	MR Y J PATEL	PRABHABEN BECHARLAL,	(MR SANDEEP N BHATT)
2912	CRA/251/2012	02/12/2016	THAKOR OWNERS ASSOCIATION A NON-TRADING CO-OPERATION,	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH	AYESHA BEGUM WD/O YUSUFBHAI GANIBHAI,FAKIRMOHAMAD S/O YUSUFBHAI GANIBHAI KHALIFA,ZUBEDABEN ABDULREHMAN KHALIFA,MOHAMMEDBHAI ABDULREHMAN KHALIFA	RULE SERVED,MR GT DAYANI
2913	CRA/252/2012	12/06/2014	M/S PRASAD TRANSPORT COMPANY THROUGH JAYESHKUMAR K BAKSHI,ASHOKKUMAR K BAKSHI	(MR MB GANDHI),MR CHINMAY M GANDHI	GUJARAT STATE CIVIL SUPPLIES CORPORATION,	RULE SERVED BY DS,MR.VARUN K.PATEL
2914	CRA/254/2012	29/01/2013	M/S KODAK INDIA PRIVATE LIMITED,	MR AR GUPTA	M/S COLOR LAB,MANESH MODI	
2915	CRA/255/2012	13/07/2015	MULJIBHAI SHANKARBHAI PANCHAL (DECD) THROUGH KAILASHBEN WD/O,BHARATBHAI MULJIBHAI PANCHAL,DHARMENDRABHAI MULJIBHAI PANCHAL,SHARMISHTABEN MULJIBHAI WIFE OF SHAILESHBHAI H	MR JIGAR P RAVAL	REVABEN WD/O SDHANKARBHAI MATHURBHAI PANCHAL,MANUBHAI SHANKARBHAI MATHURBHAI PANCHAL,RAMANLAL SHANKARBHAI PANCHAL,VINUBHAI SHANKARBHAI PANCHAL,VITTHALBHAI SHANKARBHAI PANCHAL	NOTICE SERVED,MR.HEMANG H PARIKH,MR RASESH H PARIKH
2916	CRA/256/2012	25/10/2018	PAREKH MOTILAL JIVANDAS KARTA & MANAGER OF HINDU UNDI.,PAREKH MOTILAL JIVANDAS A PARTNERSHIP FIRM	MR BHARAT T RAO	PARSHWANATH CORPORATION A PARTNERSHIP FIRM,	MR MEHUL S SHAH,(MR SURESHM SHAH)
2917	CRA/259/2012	10/07/2013	NATIONAL PETROCHMES,INDUBEN SHIVLAL BHANDERI	MR VIMAL M PATEL	JAY FINANCE THROUGH JAY RANJITBHAI CHAUHAN,	MR K S CHANDRANI
2918	CRA/261/2012	09/11/2012	JAYANTILAL WILLIAMBHAI,	MR JOY MATHEW	BHARUCH TEXTILE MILLS,	
2919	CRA/262/2012	10/11/2014	KARIBEN @ SAVITABEN DEVJIBHAI (DECD) THROUGH CHANDRESHBHAI P,RAJESHBHAI P SHAPRIYA,PRAFULLABEN PITAMBERBAI SHAPRIYA W/O NANJIBHAI PREMJIBHAI MA	MR MURALI N DEVNANI	BHAGWANJI MOHANBHAI JAVIYA,SHANTILAL MOHANLAL JAVIYA,PANCHA DHANJI PARMAR	RULE SERVED,DHARMESH D NANAVATY
2920	CRA/266/2012	08/08/2013	VIPULKUMAR BIPINCHANDRA SHAH,JAGRUTIBEN VIPULKUMAR SHAH	MR ARPIT A KAPADIA	BIPINCHANDRA JIVANCHANDRA SHAH,MRUDULABEN BIPINCHANDRA SHAH,MANISHKUMAR BIPINCHANDRA SHAH,TAMMANABEN MANISHKUMAR SHAH,DIPIKABEN VIPULKUMAR SHAH (DAUGHTER OF BIPINCHANDRA J SH	RULE SERVED BY DS

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2921	CRA/267/2012	10/07/2015	GANPATBHAI CHHITABHAI PATEL,	MR PUSHPADATTA VYAS	JADAVBHAI VIRJIBHAI KUKADIA,LALJIBHAI HARJIBHAI BHALANI,VINUBHAI JADAVBHAI KUKADIA,HARESHBHAI JADAVBHAI KUKADIA,BHARATBHAI LALJIBHAI BHALANI,MAMLATDAR, ANKLESHWAR,THE DEPUTY COLLECTOR, ANKLESHWAR	GOVERNMENT PLEADER,NOTICE SERVED,MR MK VAKHARIA
2922	CRA/268/2012	13/06/2013	HEMALBHAI CHIMANLAL MAKADIA,MANISHBHAI CHIMANLAL MAKADIA	MR VIMAL M PATEL	CHIMANLAL GOKALBHAI MAKADIA,NIRMALABEN CHIMANLAL MAKADIA,RASIKBHAI GOKALBHAI MAKADIA,SHARDABEN GOKALBHAI MAKADIA	MR DHAVAL SHAH
2923	CRA/271/2012	29/06/2015	DALSUKHBHAI PARSHOTAMBHAI PATEL,MAGANBHAI PARSHOTAMBHAI PATEL,RAMESHBHAI PARSHOTAMBHAI PATEL	MR JIGAR P RAVAL	LUHAR THAKORBHAI @ BHIKHABHAI PIRABHAI,NARSINHBHAI PIRABHAI LUHAR	NOTICE SERVED,(MRS VD NANAVATI)
2924	CRA/272/2012	14/12/2012	AMBABEN WIDOW OF SHNKARBHAI MULJIBHAI,SUDHABEN SHANKARBHAI PATEL DAUGHTER OF SHANKARBHAI MURJIB	MS.KHUSHBOO AAKASH SHETH,MRS.DHARITA P MALKAN	RAMESHBHAI BHIKHABHAI RANA,	MR KEYUR A VYAS
2925	CRA/273/2012	09/01/2013	MANOJ ANANTRAI ANADKAT THROUGH GPA MANOJBHAI,GOPAL ANANTRAI ANANDKAT THROUGH GPA MANOJBHAI	MR GOVIND V PATEL	NARENDRABHAI JIVANLAL PATEL FOR HIMSELF & AS KARTA & MANAG,M/S SOHAM CORPORATION A PARTNERSHIP FIRM REGI.,TUSHARBHAI BHARATBHAI DALAL,ANSUYABEN WD/O BHARATBHAI M DALAL,RAVI TUSHARBHAI DALAL,MAHESHBHAI JIVANLAL SHAH,MANJULABEN DIVYAKANT PARMAR	
2926	CRA/274/2012	07/08/2014	KALAVATIBEN SHIVRAMBAHI TIWARITHROUGH POA SANJAY S TIWARI,	(MR PRAMTHESH D DAVE)	NITABEN BHARATKUMAR MODI,	MR P P MAJMUDAR
2927	CRA/275/2012	21/01/2020	MANPASAND BUILDER PVT LTD THROUGH MANAGING DIRECTOR,	MS TRUSHA K PATEL	BALDEVBHAI AMBARAM PATEL,BHOJRAJ PARVANI (DECD) THROUGH LEGAL HEIRS,RAJKUMAR @ ANITA BHOJRAJ PARVANI,NARESH BHOJRAJ PARVANI,BHAVESH BHOJRAJ PARVANI,JABALBHAI CHANDRAVADAN LASHKARI	,RULE SERVED,MR KV SHELAT,MR TATTVAM K PATEL
2928	CRA/276/2012	24/10/2013	CHUNILAL PARSHOTTAMBHAI PATEL,MOHANBHAI PARSHOTTAMBHAI PATEL,JASUBEN WIFE OF AMRUTLAL GOVINDBHAI	MR DILIP L KANOJIYA	TULSI INDUSTRIAL CO-OPERATIVE SERVICE SOCIETY LTD,ISHWARLAL PARSHOTTAMBHAI PATEL	NOTICE SERVED,MR AV PRAJAPATI
2929	CRA/277/2012	06/07/2015	SHAMJI JUTHA (DECD) THROUGH LEGAL HEIRS,GOKALBHAI SHAMJIBHAI DETROJA (BENING UNSOUND MIND)THROUGH J,SHAMJI DETROJA (DECD) THROUGH LEGAL HEIRS,ALPESH BABU DETROJA,RAKESH BABU DETROJA	MR MEHUL S SHAH,(MR SURESHM SHAH)	GOPALBHAI THOBHANBHAI KASUNDRA,KANTILAL ALIAS KANUBHAI SHAMJI DETROJA,KARSAN SHAMJI DETROJA	MR VIMAL M PATEL
2930	CRA/278/2012	20/03/2013	NOORMAMAD SULEMAN MADAM,	(MR VIVEK N MAPARA)	MAHAMAD HUSEIN HASANI,	
2931	CRA/279/2012	02/11/2012	SHARAD VIJAYSINH CHARAN,	MR TARAK DAMANI	BHARTIBEN BAKULESHBHAI MEHTA,	
2932	CRA/280/2012	14/03/2013	THE UNION OF INDIA,THE GENERAL MANAGER,THE DIVISIONAL RAILWAY MANAGER (COMMERCIAL)	MR KM PARIKH	A U MALEK,KANTABEN D,UDDHAVDAS & SONS,H A SURATWALA	NOTICE SERVED BY DS,MR PREMAL R JOSHI
2933	CRA/284/2012	04/03/2013	JETHANANDBHAI HARWANI,	MS SEJAL K MANDAVIA	HANDNA MAHOLLANA HARATHA PANCHNA SHRI KASHIVISWANATH MAHADEV,INDIRABEN GOPALBHAI VAIDYA (DELETED AS PER EX 16),RAMESHBHAI MANILAL PATEL,PRAVINBHAI R DESAI AS POWER OF ATTO. ASHWINBHAI,TRUSTEE OF KASHIVISVANATH MAHADEV TRUST,CHANDRAKANTBHAI DEVLE (DELETED AS PER EX-16),SURESHKUMAR VAMANRAO GUNJAL	,NOTICE SERVED BY DS,MR KV SHELAT,MS ROMA I FIDELIS

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2934	CRA/286/2012	08/06/2017	SANJAYBHAI BABUBHAI PATVA,	MR DIPAN DESAI	CHATURBHAI SHIVRAMBHAI PATEL (DECD) THROUGH LEGAL HEIRS,KANUBEN CHATURBHAI PATEL,RAJENDRABHIA CHATURBHAI PATEL (MAVAVALA),KETANBHAI BABUBHAI PATVA	MR VIMAL M PATEL
2935	CRA/288/2012	12/09/2013	GOPAL CHANDRAKANT KADAM THROUGH POA SANDHYABEN GOPALCH,	MR NILESH A PANDYA	TARUNBHAI JAGMOHANDAS SHETH,AJIT GANPATRAO KANITKAR,ATUL GANPATRAO KANITKAR	NOTICE SERVED,MR SP MAJMUDAR
2936	CRA/289/2012	30/04/2015	NAMDEV BATRA, PROPRIETOR OF ANAND ENTERPRISE,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR LALIT K BABULKAR	NIRMA LIMITED,	MR GAURAV S MATHUR
2937	CRA/293/2012	15/01/2013	DEOKINANDAN BILASRAI SHARMA,	MR.GAJENDRA D SHARMA	KAVITABEN SHAILENDRA SHARMA,	
2938	CRA/294/2012	25/11/2014	JOSHI NIRMALABEN MUKUNDRAI,JOSHI DARMENDRA MUKUNDRAI,JOSHI HITESH MUKUNDRAI,JOSHI SANJAY MUKUNDRAI	MR SATYEN B RAWAL	NARESH SOMNATH JOSHI,DALWADI MAVJIBHAI AMARSHIBHAI	(MRS VD NANAVATI),MR GAURANG K PATEL
2939	CRA/296/2012	22/02/2013	PARVEZAHMED ABDULLABHAI ARAB,	SUNITA S CHATURVEDI	ABDULLA SULEMANBHAI ARAB,STATE OF GUJARAT NOTICE SERVE THRO COLLECTOR	,NOTICE SERVED
2940	CRA/297/2012	14/03/2014	GAYATRIKRUPA SARKARI KARMACHARI COOPERATIVE HOUSING SOCIETY,ABHINANDAN SWAMI(VEJALPUR) COOPERATIVE HOUS.SOCIETY LTD,ADINATH(VEJALPUR) COOPERATIVE HOUSING SOCIETY LTD,SHANTINATH(VEJALPUR)COOPERATIVE HOUSING SOCIETY LTD	MR ANSHIN H DESAI	BHAGVANDAS ISHARDAS PATEL (DECD) THROUGH LEGAL HEIRS,SHANTABEN WIDOW OF BHAGVANDAS PATEL,RAVINDRA BHAGVANDAS PATEL,ILABEN D/OF BHAGVANDAS PATEL,PUSHPAK CONSTRUCTIONS PVT LTD THROUGH BHUSAN U VYAS,VARJUBEN PUNMAJI HIRAJI MARWADI (DECD) THROUGH LEGAL HEIRS,ROSHAN RANCHHODJI,ASHOK RANCHHODJI,NARMADA RANCHHODJI,MATHURBEN D/OF PUNMAJI HIRAJI MARWADI,PANIBEN D/OF PUNMAJI HIRAJI MARWADI,HAWABEN D/OF PUNMAJI HIRAJI MARWADI,UKIBEN D/OF PUNMAJI HIRAJI MARWADI,KANKUBEN D/OF PUNMAJI HIRAJI MARWADI (DECD),PRATAPJI CHAMNAJI,KHENGARJI CHAMNAJI,SHANTABEN CHAMNAJI,SURYABEN CHAMNAJI,SUKIBEN D/OF PUNMAJI HIRAJI MARWADI (DECD)THRO'LEGAL HEIRS,HIMTAJI NAGINDAS,MUKESH NAGINDAS,PARASBEN NAGINDAS,MADHUBEN NAGINDAS,JAMNABEN D/OF PUNMAJI HIRAJI MARWADI (DECD),RAMESH MATHURJI,JASHIBEN MATHURJI,KOLIBEN MATHURJI,CHULAJI VARVAJI (DECD) THROUGH LEGAL HEIRS,JUGAJI BABAJI	,MR AJAY S JAGIRDAR
2941	CRA/298/2012	25/11/2014	BALDEVBHAI CHANDUJI THAKORE,MOHATBHAI CHANDUJI THAKORE,KALIBEN D/O CHANDUJI GANDAJI THAKORE,KOKIBEN D/O CHANDUJI GANGAJI THAKORE AND W/O RAMESH THAKORE,LALIBEN D/O CHANDUJI GANDAJI THAKORE AND W/O BHNUJI SHANAJI	(MR HIREN R SHARMA), (MS. SEJAL A DAVE)	CHANDUJI GANDAJI THAKORE,VINODBHAI CHANDUJI THAKORE,NARSIBHAI BABARBHAI PATEL	NOTICE SERVED,SERVED BY AFFIX(N),MR ASHISH M DAGLI
2942	CRA/299/2012	25/04/2014	PRABHABEN JAYANTILAL PANCHAL,	(MR NS SHETH)	PALAK SURESHBHAI PATEL,	MR JIGAR M PATEL
2943	CRA/300/2012	14/12/2012	LEGAL HIERS OF VAHORA GULAMHUSEN MAHAMMED ALI NAMELY HISAMUD,	MR M T SAIYAD	LEGAL HEIRS OF SHANKAR VELJI LUHAR NAMELY MAHESH SHANKARLAL,	
2944	CRA/301/2012	21/12/2012	MANIBEN JERAMBHAI MOTIVARAS WIDOW OF DECD.MALAM,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BHARATKUMAR GIGABHAI DETHARIYA,DINESHKUMAR GIGABHAI DETHARIYA	MR PRADEEP PATEL

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2945	CRA/302/2012	10/01/2014	BANUBIBI IBRAHIM (SINCE DECD) THRO' LEGAL HEIRS,NAJMUNNISA D/O IBRAHIM ABDUL RAHIM,ISMAIL ABDULRAHIM (SINCE DECD)THROUGH LEGAL HEIRS,GULAM RASUL ISMAILBHAI,YASINBHAI ISMAILBHAI,RAFIKBHAI ISMAILBHAI,IZMIR ISMAILBHAI,KHERUNNISA ISMAILBHAI WD/O ISMAILBHAI	MR JR SHAH	ABDULKARIM RAMZANIBHAI SHAIKH,FATMABIBI ABDULMAJID SHAIKH (SINCE DECD) THROUGH HEIRS,USMAN ABDULMAJID SHAIKH,NOORJAHA ABDULMAJID SHAIKH,IQBAL ABDULMAJID SHAIKH,MUMTAZBANU ABDULMAJID SHAIKH,YAKUB ABDULMAJID SHAIKH,RAUF ABDULMAJID SHAIKH,HARUN ABDULMAJID SHAIKH	,MR AMAR D MITHANI
2946	CRA/306/2012	22/12/2014	SUNILBHAI RAMABHAI PATEL,	MR MURALI N DEVNANI	PATEL RAJUBHAI DHULABHAI,PATEL MANJULABEN DHULABHAI,PATEL SUMANBEN DHULABHAI,PRITESH RAJUBHAI PATEL	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),REFUSED SERVED (N)(10),MR SP MAJMUDAR,MR P P MAJMUDAR
2947	CRA/307/2012	22/06/2015	PANKAJKUMAR NATVARLAL PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	HUSAINBHAI ASMALBHAI (DECD) THROUGH HAJIBHAI HUSAINBHAI,JIVUBEN D/O HUSAINBHAI ASMALBHAI,SHAKINABEN D/O HUSAINBHAI ASMALBHAI,IBRAHIMBHAI HUSAINBHAI (DECD) THROUGH BILKISBANU D/O IBRAHIM,RASHIDABEN D/O IBRAHIMBHAI HUSAINBHAI,SIDDIKBHAI IBRAHIMBHAI MANDALI,AMINABEN IBRAHIMBHAI MANDALI,NASIMBANU IBRAHIMBHAI MANDALI	DELETED,MR BA SURTI
2948	CRA/309/2012	06/04/2016	DILIPBHAI MANIBHAI PATEL THROUGH POA ARVINDBHAI B PATEL,	MR SATYAM Y CHHAYA	RAMESHCHANDRA SHANTILAL MODI,	UNSERVED EXPIRED (N)
2949	CRA/311/2012	24/10/2013	CHUNILAL PARSHOTTAMBHAI PATEL,MOHANBHAI PARSHOTTAMBHAI PATEL,JASUBEN WIFE OF AMRUTLAL GOVINDBHAI	MR DILIP L KANOJIYA	TULSI INDUSTRIAL CO-OPERATIVE SERVICE SOCIETY LIMITED,ISHWARLAL PARSHOTTAMBHAI PATEL	,MR AV PRAJAPATI
2950	CRA/312/2012	10/01/2013	CHANDRIKABEN WD/O BUDHALAL PAPAJI,JAGDISH BUDHALAL,MANOJ BUDHALAL	MR SHIRISH H GOHIL	MOHAMMADRAFIQ MAHEMOODBHAI SHAIKH,MOHMMADHARUN MAMEMOODBHAI SHAIKH,MOHMMADHUSAMAN ALIAS MOHMMAD ILIYAS MEMEMOODBHAI SHAIKH	(MR PRAFUL J BHATT)
2951	CRA/313/2012	02/07/2015	UNION OF INDIA THRO'PROVIDENT FUND COMMISSION,THE ASST.PROVIDENT FUND COMMISSIONER (LEGAL)	MS E.SHAILAJA	M/S PRABHAT HOSPITAL PVT LTD,	SERVED BY RPAD (N),MR ANUJ K TRIVEDI
2952	CRA/315/2012	06/02/2013	PRAVINABEN NARANBHAI NAKUM C/O KETAN M NAKUM,NAKUM COLD STORAGE PVT LTD THROUGH DIRECTOR,KARSHANBHAI HIRABHAI NAKUM	VIRAL K SHAH	HAPA COLD STORAGE PVT LTD THROUGH DIRECTOR DEVJIBHAI HIR,	MR ASHISH H SHAH
2953	CRA/317/2012	12/02/2013	VRAJ VIHAR(BANSARI)ASSOCIATION,	MR ASHISH H SHAH	ALPABEN D/O.ISWAR ATMARAM PATEL & W/O KETAN ATMARAM PATEL,MAHESHBHAI ISWARBHAI PATEL,PATEL SULOCHNABEN,D/O SANKALCHAND & JETHLAL W/O.RAMESH NARAN,RAMESHBHAI NARANBHAI PATEL,ROHITBHAI ISWARBHAI PATEL	
2954	CRA/319/2012	12/02/2013	SULOCHANABEN,D/O. SAKARCHAND JETHALAL & W/O. RAMESH NARAN,RAMESBHAI NARANBHAI PATEL	MR SHITAL R PATEL	ALPABEN D/O.ISWAR ATMARAM PATEL & W/O.KETAN NATWARLAL PATEL,MAHESHBHAI ISWARBHAI PATEL,ROHITBHAI ISWARBHAI PATEL,VRAJVIHAR (BANSARI)ASSOC.	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2955	CRA/321/2012	31/12/2012	SIDDHI EDUCATION AND CHARITABLE TRUST,PARMAR RAMESHBHAI SENDHALAL TRUSTEE	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	KANTABEN SHAHIKANT SHAH,DARSHAN SHASHIKANT SHAH,BELABEN SHASHIKANT SHAH,MILANBHAI SHASHIKANT SHAH,VAISHNAV KALYANBHAI KALIDAS (TRUSTEE),PARMAR ASHWINKUMAR SURYAKANT (TRUSTEE),ANIKAR BHARATKUMAR MOHANBHAI (TRUSTEE),SUTARIYA CHANDRAVADAN MULJI (TRUSTEE),PARMAR KAMLESHKUMAR ISWARBHAI (TRUSTEE),CHAUHAN TARUNKUMAR DALPATRAM (TRUSTEE),PARMAR MAHESHKUMAR SOMABHAI (TRUSTEE),SOLANKI BHARATKUMAR NARANDAS (TRUSTEE),PATEL AAKASH KANTIBHAI (TRUSTEE),LEVUA SURESHKUMAR HARIJIVANDAS(TRUSTEE)	,MS SONAL D VYAS
2956	CRA/322/2012	23/07/2013	JAHIRKHAN JAMILKHAN PATHAN,	MR MA BUKHARI	BHERUMAL HIRALAL SHAH,JOHARKHAN JAMILKHAN PATHAN,BECHARBHAI THAKOR	RULE SERVED
2957	CRA/323/2012	23/07/2013	JAHIRKHAN JAMILKHAN PATHAN,	MR MA BUKHARI	MAHENDRABHAI K DAVE,JOHARKHAN JAMILKHAN PATHAN,BECHARBHA THAKOR	RULE SERVED
2958	CRA/2/2013	11/03/2020	CHHOTALAL JINABHAI DAVDA-DECD.THRO.HEIRS,ATULBHAI CHHOTALAL DAVDA,ASHOKBHAI CHHOTALAL DAVDA,HEENABEN RAJESHBHAI MADHAVANI D/O CHHOTALAL,PALLAVIBEN BHARATBHAI CHANDARANA D/O CHHOTALAL,RAKESHBHAI CHHOTALAL DAVDA,RAMABEN CHHOTALAL DAVDA	MR PM LAKHANI,MRS R P LAKHANI,MR .B A PATEL,MS. DIMPLE L. JOSHI	NALINKANT NARANDAS DAVE,	MR MEHUL S SHAH,(MR SURESHM SHAH),MR. ABBAS I BLOCH
2959	CRA/3/2013	15/10/2014	MARWAR HOTELS A REGISTERED COMPANY,	MR MEHUL S SHAH,(MR SURESHM SHAH)	NAGARJUNA CONSTRUCTION COMPANY LIMITED, A REGI.COMPAN,	RULE SERVED
2960	CRA/4/2013	15/10/2014	MARWAR HOTELS LTD,	MR MEHUL S SHAH,(MR SURESHM SHAH)	STERLING & WILSON ELECTRICALS PVT LTD,	MR JIGAR M PATEL
2961	CRA/5/2013	19/11/2013	BHANUBHAI PARSHOTTAM VYAS PARTNER OF M/S.SHRI RANG DEVL.,NITINBHAI ISWARBHAI PATEL PARTNER OF M/S.SHRI RANG DEVL.,JASWANTBHAI PARSHOTTAM VYAS THRO'BHANUBHAI P VYAS,AMBALAL NAGJIBHAI PATEL	MR. SHAIL S SHAH	SHREEJI DEVELOPERS,BUILDER & ORGANISERS,KAUSHIK NANU PATEL,	MR KIRAN C RAVAL
2962	CRA/10/2013	31/01/2013	BHURA KANA (DECD)THROUGH JAHSA BHURA,KATHAL BHURA,ALIN BHURA,JIVAL BHURA,HAMIR BHURA,DEVAYAT BHURA	MR DIPAL R RAVAIYA	LAKHABHAI NARANBHAI (DECD) THROUGH LEGAL HEIRS,MONGHIBEN LAKHABHAI,RAMSHI LAKHABHAI,PRAFUL LAKHABHAI,KOLI VAJSINH NARANBHAI	
2963	CRA/11/2013	28/02/2013	UNIVERSAL SKIN IMPEX PVT LTD,	MR ARPIT A KAPADIA	G M BELL HEALTH CARE PVT LTD,	(MR FB BRAHMBHATT)
2964	CRA/12/2013	09/06/2014	HARISH PREMSHANKAR BHATT,PRAFULBHAI PREMSHANKAR BHATT,YOGESHBHAI PREMSHANKAR BHATT	MR MEHUL S SHAH,(MR SURESHM SHAH)	KAILASBHAI K SABARIA,	MR CHETAN K PANDYA
2965	CRA/13/2013	01/09/2015	AMBALAL SARABHAI ENTERPRISE LIMITED,KARTIKEYA V SARABHAI CHAIRMAN OF APPLICANT NO.1	MS MEGHA JANI	M/S NEPTUNE INFRASPACE PVT LTD,	NOTICE SERVED
2966	CRA/14/2013	13/03/2014	RUSHABHBHAI HARAKHCHAND SHAH (DECD)THROUGH LEGAL HEIRS,CHANDABEN RUSHABHBHAI SHAH,BHARATBHAI RUSHABHAI SHAH,KALPESHBHAI RUSHABHAI SHAH,NALIN RUSHABHBHAI SHAH,BHANVARLAL HARAKHCHAND SHAH,JITUBHAI HARAKHCHAND SHAH,ARVINDBHAI HARAKHCHAND SHAH,KALUBHAI HARAKHCHAND SHAH,BHUPENDRABHAI HARAKHCHAND SHAH,REKHABEN HARAKHCHAND SHAH,ANUBEN HARAKHCHAND SHAH,NEHABEN HARAKCHAND SHAH,KAMLABEN HARAKHCHAND SHAH	(MR NIRAL R MEHTA)	BHAGWANJI JAGANNATHJI SHAH (DECD)THROUGH RAMESHBHAI MOHAN,PANKAJBHAI MOHANBHAI SHAH,NILAMBEN MOHANBHAI SHAH,CHANDRIKABEN MOHANBHAI SHAH,PRAGNABEN MOHANBHAI SHAH,KALPANABEN MOHANBHAI SHAH	MR PM DAVE

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2967	CRA/15/2013	24/10/2013	ISWARLAL PARSHOTTAMBHAI PATEL,	MR ARPIT A KAPADIA	TULSI INDUSTRIAL CO-OPERATIVE SERVICE SOC.LTD.,CHUNILAL PARSOTTAMBHAI PATEL,MOHANBHAI PARSOTTAMBHAI PATEL,JASHUBEN WIFE OF AMRUTLAL GOVINBHAI	,MR AV PRAJAPATI
2968	CRA/17/2013	02/12/2013	KAMLESHKLUMAR PRABHULAL JAIN,PRAVINKUMAR PRABHULAL JAIN	MR TARAK DAMANI	RAJENDRAKUMAR AKLANGKUMAR JAIN,	MR HARDIK C RAWAL,MR NIMESH V DIXIT,MRS MH RAWAL
2969	CRA/18/2013	01/02/2013	RENUKHAN GANESHBHAI MARATHI,	(MR PRAMTHESH D DAVE)	MANEKLAL PANNALAL MALI,	
2970	CRA/20/2013	11/02/2013	NATHURAM JIVARAM SRIVAS,	(MR SK BUKHARI)	NIRPEX PURSHOTTAMBHAI RATHOD,	MR AV PRAJAPATI
2971	CRA/22/2013	20/03/2013	SUKHDEVI LAXMANBHAI,JITENDRA LAXMANBHAI,PARSHOTTAM LAXMANBHAI	MR HARSHAL M SHAH	DEVDAS MOHANLAL PARMAR,DEVENDRA MOHANLAL PARMAR,CHANDULAL MOHANLAL PARMAR,HASMUKH MOHANLAL PARMAR,MOHANLAL NATHUBHAI PARMAR	,MR DAXESH T DAVE
2972	CRA/24/2013	15/11/2014	ASHWINKUAMR RAMANLAL PATNI,	MR PH GOHIL,MR.KANDARP D ACHARYA	THE STATE OF GUJARAT,PRIYANKABEN D/O RAMJIBHAI PATNI WIFE OF ASHWINKUMAR PATNI	DELETED,MR MA BUKHARI
2973	CRA/25/2013	11/02/2013	HARMANBHAI UMEDBHAI PATEL,	MR DHARMENDRA PARIKH	RAMAN CHATUR PRAJAPATI,RAMESH CHATUR PRAJAPATI,RAJESH DALSUKH PRAJAPATI,UPENDRA DALSUKH PRAJAPATI,SATYAM UPENDRA PRAJAPATI,HASMUKH RAMAN PRAJAPATI,NILKAMAL HASMUKH PRAJAPTI,MANOJ RAMAN PRAJAPATI,SHILPA MANOJ PRAJAPATI,NARESH RAMAN PRAJAPATI,HETAL NARESH PRAJAPATI,PURVA BUILDERS, A PARTNERSHIP FIRM THROUGH MANOJ CHATUR PATE,SHANTA ARJUNSINH PARMAR,YOGENDRASINH PRABHATSINH CHAUHAN,RITESHKUMAR MAHENDRA SUTHAR,USHA ROHIT MERCHENT,BINOY CHAUDHARY,MAYURKUMAR HASMUKHLAL PATEL,DAKSHA MAYURKUMAR PATEL,PANKAJ PRABHUSHARAN SHRIVASTAV,RUCHI PANKAJ SHRIVASTAV,SANJAY MAGAN PATELIYA,KIRANKUMAR CHANDU GOHIL,AJITKUMAR CHANDU GOHIL,AVINASH ARUNAGIRI AIYER,EDMOND JOSEPH LAKRA,HEMANTKUMAR NATWARLAL DOSHI,SAJJANSINH CHANDRASINH SURMA,LAXMI CHANDU ROHIT,SHIVMURAT RAMBALI NAI,RAJESHKUMAR SING,KAVITA NAIR,KUSUMLATA BHAVANI LAKHEDA,BHAVANI GOVINDRAM LAKHEDA,DIVYA DWARKESH BAMBHROLIYA,PARVATI BHAVARLAL KHISI	
2974	CRA/26/2013	03/04/2013	PATEL CHHAGANBHAI MADHUBHAI (DHADUK),	MR HARSHAD K PATEL	MODI MOTILAL MOHANLAL,	

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2975	CRA/27/2013	15/03/2013	AMBALAL HARJIBHAI SONI - THRO' LEGAL HEIRS & REPRESENTATIVE,NATVARLAL AMBALAL,SURESH AMBALAL,RAJU AMBALAL	MRS. HIRAL TRIVEDI	PARVATIBEN DEVCHAND - THRO' LEGAL HEIRS & REPRESENTATIVE,SHASHIKANT MADHAVJI,INDUMATIBEN MANMOHANBHAI - THRO HEIRS & REPRESENTATIVE,MANMOHAN MADHAVJI,JAYAL MANMOHAN SAVJANI,BHAVESH MANMOHAN SAVJANI,BINA MANMOHAN SAVJANI,MITA MANMOHAN SAVJANI,JAYAGAURI SHASHIKANT - THRO' HEIRS & REPRESENTATIVE,SHASHIKANT MADHAVJI,RUPAL SHASHIKANT,NIRAV SHASHIKANT,SHITAL SHASHIKANT,HETAL SHASHIKANT,RAMESHCHANDRA MADHAVJI	,DS AFF.NOT FILED (R),MR PS GOGIA
2976	CRA/29/2013	25/03/2013	SHARAD VIJAYSINH CHARAN,	MR TARAK DAMANI	BHARTIBEN BAKULESHBAHI MEHTA,	MR KC TRIVEDI,MR RIDDHESH TRIVEDI
2977	CRA/30/2013	17/12/2014	SHARDABEN KHUSHALBHAI PARMAR,CHAMPABEN ASHOKBHAI PARMAR,BHARTIBEN SHANTILAL PARMAR,JASHUBHAI NANJIBHAI NAKWANA,MUKESHBHAI NANJIBHAI MAKWANA,DHRUVIBEN JETHABHAI PARMAR ALIAS DHUULBEN N MAKWANA	MR MEHUL S SHAH,(MR SURESHM SHAH)	RAMBHAI VITHALBHAI TADVI,LAXMANBHAI VITHALBHAI TADVI,BHARATBHAI VITHALBHAI TADVI	NOTICE SERVED,MR KARTIK V PANDYA
2978	CRA/31/2013	16/04/2013	MAKWANA KESARBEN MANUBHAI,MAKWANA DHIRUBHAI MANUBHAI,MAKWANA BHARATKUMAR MANUBHAI,ASHOKKUMAR MANUBHAI BHATSARA,MAKWANA MANUBHAI ALABHAI,LAXMIBEN MANUBHAI MAKWANA	MR ANVESH V VYAS	CHAVADA NARENDRASINH NATHUSINH,	
2979	CRA/32/2013	26/04/2013	ASHABEN YASHVANTRAV MARATHI,	MR VIRAL K SALOT	SHAILESHGIRI MAHESHGIRI GOSWAMI,	MS.JAYSHRI A VAGHELA,CHANDRAKANT C MODI
2980	CRA/33/2013	13/03/2013	ABDUL AMADBHAI CHAKI,MAHAMAD HUSHEN AMADBHAI CHAKI	MR VIJAY H NANGESH	DEVAJI MULJI VASANI,ISMAIL AMADBHAI CHAKI,HARUN AMADBHAI CHAKI,ABDULRAHEMAN AMADBHAI CHAKI	,MR PREMAL S RACHH
2981	CRA/34/2013	09/12/2014	CHANDRAKANT MANEKBHAI SHETH,	MR VIMAL M PATEL	RAGHUBHAI KARSANBHAI BARARIYA,POLICE COMMISSIONER,POLICE INSPECTOR	NOTICE SERVED,MR PRATIK Y JASANI
2982	CRA/35/2013	25/02/2013	M/S VARDHMAN TRADERS THROUGH PRADIP SHAH,	DR.ABHISST K THAKER	SHARIFABEN SHABIRHUSEN,	(MR VM PANCHOLI)
2983	CRA/36/2013	18/02/2013	ORIENTAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	CHADRESH SHANTILAL MADALIA (MINOR) THROUGH SHANTILAL PARS,YASIN BACHUBHAI BELIM	
2984	CRA/37/2013	22/02/2013	ISHWARLAL BABARBHAI RATHOD,NITA THAKORBHAI RATHOD,ANITA THAKORBHAI RATHOD,SUNITA THAKORBHAI RATHOD,BHIKHU BABARBHAI RATHOD,SAVITA FAKIRBHAI RATHOD,RAJESH FAKIRBHAI RATHOD,DIPAK FAKIRBHAI RATHOD,REKHA RAMANBHAI RATHOD,LAXMI RAMANBHAI RATHOD,MANISHKUMAR RAMANBHAI RATHOD	MR BHARGAV HASURKAR	SHANTA BHAGWANBHAI PATEL,KANTILAL BHAGWANBHAI PATEL,NARESH BHAGWANBHAI PATEL,VARSHA NARESHBHAI BILIMORA,USHA UMESHBHAI RATHOD	
2985	CRA/38/2013	05/08/2014	BHARAT ISHVAR THAKOR (MINOR) THROUGH SUBHADRA ISHVAR THAKOR,VIJAY ISHVAR THAKOR (MINOR) THROUGH SUBHADRA ISHVAR THAKOR,SUBHADRA ISHVAR THAKOR,KANTI ISHVAR	MR TATTVAM K PATEL	GIRISH RAMANLAL VYAS,SHAKRAJI MOHANJI IN HIS PERSONAL CAPACITY AND A,ZAVEJI MOHANJI (IN HIS PERSONAL CAPACITY AND BEING KARTA OF,LILA MOHANJI THAKOR,BHIKHI MOHANJI THAKOR,RITESH ARUN PATEL,BECHARJI PUNJAJI THAKOR,AMRUTJI PUNJAJI THAKOR,RAMESHJI PUNJAJI THAKOR,SANTOK PUNJAJI HIRAJI THAKOR,ASHOK VINU PATEL	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR JIGAR P RAVAL
2986	CRA/40/2013	24/12/2013	THE DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MS KHYATI P HATHI	M/S V K PATEL & CO. THROUGH POA NAVIN KOTHARI,	MR KG SUKHWANI
2987	CRA/41/2013	05/03/2013	KIRAN GAJENDRA SHARMA,	MR.GAJENDRA D SHARMA	KAVITA D/O KANTICHANDRA MASTA W/O SHAILENDRA D SHARMA,SHAILENDRA D SHARMA	

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2988	CRA/42/2013	01/04/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR IH SYED,MR NISHANT LALAKIYA	LILABEN WD/O GOVINDBHAI PRABHUDAS,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,(MR A J PATEL)
2989	CRA/43/2013	04/08/2015	HIMANSHU AMRITBHAI PATEL,AMRITBHAI KACHARABHAI PATEL,BIDHANBHAI AMRITBHAI PATEL,DIPIKABEN AMRITHBHAI PATEL,BHARATIBEN AMRITBHAI PATEL	MR NV GANDHI	PRACHI HIMANSHU AMRIT PATEL(W/O)HIMANSHI AMRIT PATEL,PARSHAV HIMANSHUBHAI PATEL	MR JV VAGHELA
2990	CRA/44/2013	30/09/2013	MOHMMED SABIR IBRAHIM BYAVARWALA,	MR TARAK DAMANI	YUSUFBHAI NOORMOHMMED JODHPURWALA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
2991	CRA/45/2013	28/04/2014	SAILESH KHODAJI THAKOR,	MR KARTIK I SONI	SONALBEN AMRATJI THAKOR W/O SAILESHBHAI THAKOR,	
2992	CRA/46/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SITABEN BHATHIJI THAKOR AT SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2993	CRA/47/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGALDAS KASHIRAM SURVENY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2994	CRA/48/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGALDAS KASHIRAM SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2995	CRA/49/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGALDAS KASHIRAM, SURVEY NO.244/2,244/4,244/5,PAIKI,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2996	CRA/50/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAGVANDAS TEKCHANDANI, SURVEYNO.244/2, 244/5 PAIKI,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2997	CRA/51/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJUBHAI TEKCHANDANI, SURVEY NO.244/2, 244/4, 244/5 PAIKI,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2998	CRA/52/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KISHANBHAI, SURVEY NO.244/2, 244/4, 244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
2999	CRA/53/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANUBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3000	CRA/54/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PREMJIBHAI AMBABHAI SOLANKI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT

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3001	CRA/55/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PARSHOTTAM S SOLANKI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3002	CRA/56/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NATVARLAL A SOLANKI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3003	CRA/57/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NAGARDAS T MAKWANA SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	
3004	CRA/58/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMJIBHAI G PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3005	CRA/59/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANJIBHAI J CHAHUAN SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3006	CRA/60/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNABHAI J CHAHUAN SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3007	CRA/61/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MAGANBHAI DANABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3008	CRA/62/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKARBHAI KARSANBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3009	CRA/63/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	CHHAGANBHAI H VAGHELA SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3010	CRA/64/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	GORABHAI MOHANBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3011	CRA/65/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	TULSIBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3012	CRA/66/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI PITAMBARBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3013	CRA/67/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	KHETABHAI RAJABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3014	CRA/68/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	LILABEN LALJIBHAI SOLANKI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3015	CRA/69/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI KARSANBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3016	CRA/70/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	THAKASHIBHAI KARSANBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3017	CRA/71/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MULJIBHAI A PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3018	CRA/72/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	ARJANBHAI D PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3019	CRA/73/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVUBHAI M CHAVDA SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3020	CRA/74/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANJULABEN M PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3021	CRA/75/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NARSIBHAI D SOLANKI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3022	CRA/76/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	HIRABHAI PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3023	CRA/77/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVANBHAI UGABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3024	CRA/78/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI UKABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3025	CRA/79/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	JETHABHAI BHUDERBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3026	CRA/80/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI D PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3027	CRA/81/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI KALABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3028	CRA/82/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	VIRJABHAI DANABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3029	CRA/83/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI KALABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3030	CRA/84/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	BACHUBHAI G SOLANKI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3031	CRA/85/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	PREMJIBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3032	CRA/86/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	DHANABHAI J DESAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3033	CRA/87/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI A SUMERA SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3034	CRA/88/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVANBHAI B CHAVDA SURVEY NO.244/2, 244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3035	CRA/89/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI B PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3036	CRA/90/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI B PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3037	CRA/91/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMABHAI B PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3038	CRA/92/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NAJUKABHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3039	CRA/93/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	MANSUKHBHAI K PARMAR SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3040	CRA/94/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	GIRISHBHAI J JETHAWA SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3041	CRA/95/2013	07/07/2015	THE STATE OF GUJARAT,	GOVERNMENT PLEADER	NARANBHAI SURVEY NO.244/2,244/4,244/5,THE AHMEDABAD EDUCATION SOCIETY THROUGH TRUSTEES,SHRANIKBHAI KASTURBHAI,PRAFULBHAI ANUBHAI SHAH,ANANG AJAYBHAI LALBHAI	,MR AMAR N BHATT
3042	CRA/96/2013	17/10/2014	MUKENDRASINH DHIRUBHA JADEJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	JOSHI & CO.OWNERS,SAHADEVSINH DHIRUBHA JADEJA	(MR SANDEEP N BHATT),(MR RM CHAUHAN),MR AR CHAUHAN
3043	CRA/97/2013	08/03/2013	SHYAM MANIRAM SAINANI,	MR RUSHABH R SHAH	SHRIMATI PUSHPA W/O INDRU SAINANI,INDRU MANIRAM SAINANI	
3044	CRA/98/2013	02/12/2014	JAMNAGAR MUNICIPAL CORPORATIONTHROUGH COMMISSIONER,	MR JAYANT P BHATT	NAVINCHANDRA HANSARAJ LAKHIYAR,THE STATE OF GUJARAT,THE MAMLATDAR (RURAL DIVISION)JAMNAGAR,THE DADIYA GRAM PANCHAYAT THROUGH SARPANCY	GOVERNMENT PLEADER,MR MEHUL S SHAH,(MR SURESHM SHAH)

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3045	CRA/99/2013	19/09/2014	FITWELL ROLLING SHUTTERS A SOLE PRO.OF ANUPAMBHAI V UCH,	PARTY IN PERSON	AHMEDABAD MUNICIPAL CORPORATION THROUGH COMMISSIONER,	MRS KALPANA K RAVAL
3046	CRA/101/2013	19/07/2016	TULSIBHAI GOBARBHAI KHUT,CHANDUBHAI GOBARBHAI KHUT,JAYANTIBHAI GOBARBHAI KHUT	MR MRUGEN K PUROHIT	BHANUBHAI NARANBHAI SAVALIA DECD THROUGH HEIRS,SANJAY BHANUBHAI SAVALIA,VISHANU BHANUBHAI SAVALIA,BABUBHAI NARANBHAI SAVALIA,THE MAMLATDAR,THE DEPUTY COLLECTOR GONDAL	,MR EKANT G AHUJA
3047	CRA/104/2013	12/12/2017	MAHER SWARAJ PANERI,	MR HRIDAY BUCH	M/S IQBAL PRODUCTION THROUGH SHAIKH MOHMMAD IQBAL,	RULE SERVED
3048	CRA/105/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	CHHITABHAI RAISINH,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3049	CRA/106/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	BALUBHAI BAJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3050	CRA/107/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	SHANKARBHAI GOKULBHAI PATEL,PRAVINBHAI GOKULBHAI PATEL,SPACIAL LAND ACQUISITION OFFICER	NOTICE SERVED
3051	CRA/108/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MOTIBHAI SHANKARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3052	CRA/109/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MOTIBHAI BHAGWANBHAI THRO' HEIRS,SURESHBHAI MOTIBHAI,REVABEN W/O MOTIBHAI,MANJULABEN MOTIBHAI,TARABEN MOTIBHAI,KAILASHBEN MOTIBHAI,MAHENDRABHAI MOTIBAHI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3053	CRA/110/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MANUBHAI MOTIBHAI PATEL -THRO'HEIR TARABEN W/O MANUBHAI MOTI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3054	CRA/111/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MANUBHAI MOTIBHAI -THRO'HEIR TARABEN W/O MANUBHAI MOTIBHAI,SHANTABEN MANUBHAI,ROHITBHAI MANUBHAI,NIRANJANBHAI MANUBHAI,SPACIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3055	CRA/112/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	KHODABHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3056	CRA/113/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	PADHIYAR DALPATBHAI PRAVARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3057	CRA/114/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	REVABEN RAMDASBHAI PATEL,KANUBHAI BHAILALBHAI PATEL,ANSUYABEN BHAILALBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3058	CRA/115/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	AMBABEN W/O SHANABHAI DAHYABHAI,JETHABHAI SHANABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3059	CRA/116/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MANIBEN W/O HARIBHAI NATHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3060	CRA/117/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	JAYNTIBHAI TRIBHOVANDAS,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED

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3061	CRA/118/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NAMJIBHAI JETHABHAI,ARVINDBHAI BHAILALBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3062	CRA/119/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	RAJENDRA SHANTILAL,PANKAJ SHANTILAL,NITABEN SHANTILAL,PADMABEN SHANTILAL,KAPILABEN SHANTILAL,BHAILAL MOTILAL,ISHWARBHAI MOTILAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3063	CRA/120/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	LALIBEN MOHANBHAI,LALITABEN MOHANBHAI,SAKIRBHAI MOHANBHAI,SAKRIBEN MOHANBHAI,GOVINDBHAI MOHANBHAI,RANJANBHAI MOHANBHAI,NARMADABEN BABARBHAI,AMRUTBEN BABARBHAI,MATHURBHAI BABARBHAI,MANGALBHAI DEVJIBHAI,BHOGIBHAI DEVJIBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3064	CRA/121/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	BHAUPENDRABHAI HARMANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3065	CRA/122/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	HARMANBHAI MADHAVBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
3066	CRA/123/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	LAIJIBEN W/O DALPATBHAI ZAVERBHAI,SHANKARBHAI DALPATBHAI,RAMANBHAI DALPATBHAI,RANCHHODBHAI DARUBHAI,SHARDABEN DARUBHAI,KAPILABEN DARUBHAI,THAKORBHAI DARUBHAI,CHAMPABEN DARUBHAI,DHANIBEN DARUBHAI,GHANSHYAMBHAI DARUBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED
3067	CRA/124/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	CHHOTUBHAI KESURBHAI THROUGH LEGAL HEIRS,SUKHIBEN CHHTOBHAI,GANPATBHAI CHHOTUBHAI,JAYANTIBHAI CHHOTUBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3068	CRA/125/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NARANBHAI JESINHBHAI THROUGH LEGAL HEIRS,SONABEN W/O NARANBHAI JESINHBHAI,MAHESHBHAI NARANBHAI,BIPINBHAI NARANBHAI,YOGESHBHAI NARANBHAI,SATISHBHAI NARANBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3069	CRA/126/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	LALJIBHAI JINABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3070	CRA/127/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NATUBHAI SOMABHAI THROUGH LEGAL HEIRS,NARMADABEN W/O NATUBHAI SOMABHAI,NAYNABEN NATUBHAI,NITABEN NATUBHAI,TINUBEN NATUBHAI,RASHMIBEN NATUBHAI,PIYUSHBHAI NATUBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3071	CRA/128/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	VITHALBHAI CHHAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3072	CRA/129/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	CHATURBHAI ISHWARBHAI THROUGH LEGAL HEIRS,JAWAHAR CHATURBHAI PATEL,PARSOTTAMBHAI ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED

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3073	CRA/130/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	ASHWINBHAI SOMABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3074	CRA/131/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	SAVITABEN SOMABHAI AMIN,NATUBHAI SOMABHAI AMIN,SHARDABEN SOMABHAI AMIN,URMILABEN SOMABHAI AMIN,MANJULABEN SOMABHAI AMIN,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3075	CRA/132/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	RAMANBHAI PARSOTTAMBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3076	CRA/133/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	ARVINDBHAI BHAILALBHAI,NIRAJANBEN BHAILALBHAI,BHANUMATIBEN BHAILALBHAI,GANGABEN BHAILALBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
3077	CRA/134/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NAGJIBHAI JETHABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3078	CRA/135/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	BAI CHANCHALBEN D/O BECHARBHAI GOKULBHAI AND W/O MATHURBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
3079	CRA/136/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MAGANBHAI RANCHODBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3080	CRA/137/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	LALUBHAI AMBABHAI THROUGH LEGAL HEIRS,NATHIBEN LALUBHAI,BHAILALBHAI LALUBHAI,CHANDUBHAI LALUBHAI,PRABHATBAHI LALUBHAI,RAISINBHAI LALUBHAI,SHANTABEN LALUBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3081	CRA/138/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NATHABHAI PARSHOTTAMBHAI PADIYAR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3082	CRA/139/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	KASHIBEN W/O MOHANBHAI DEVJIBHAI,SHANTABEN D/O MOHANBHAI DEVJIBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
3083	CRA/140/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	JETHABHAI PARAGBHAI PATEL THROUGH LEGAL HEIRS,JAMNABEN W/O JETHABHAI PARAGBHAI,AMARSINH JETHABHAI,GANGABEN JETHABHAI,PRABHATBHAI JETHABHAI,MANSINH JETHABHAI,KARSANBHAI JETHABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3084	CRA/141/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	DESAIBHAI CHITABHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
3085	CRA/142/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MOTBHAI SOMABHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3086	CRA/143/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	KANCHANBHAI GORDHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3087	CRA/144/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	CHANDUBHAI DHULABHAI VALAND,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3088	CRA/145/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	JETHABHAI DURLABHAI(DECD) THROUGH LEGAL HEIRS,SAVITABEN W/O JETHABHAI DURLABHAI,MINAXIBEN JETHABHAI,GITABEN JETHABHAI,DAXABEN,UMABEN,MAHENDRA JETHABHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3089	CRA/146/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MANGALBHAI MELABHAI HARIJAN,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3090	CRA/147/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	MANUBHAI MOTIBHAI PATEL THROUGH TARABEN W/O MANUBHAI M,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3091	CRA/148/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	LALUBHAI AMBABHAI(DECD) THROUGH LEGAL HEIRS,NATHIBEN LALUBHAI,BHOGILALBHAI LALUBHAI,CHANDUBHAI LALUBHAI,PRABHATBHAI LALUBHAI,RAISINHBHAI LALUBHAI,SHANTABEN LALUBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3092	CRA/149/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NATHABHAI PARSHOTTAMBHAI PADIYAR,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3093	CRA/150/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	REVABEN RAMDASBHAI PATEL THROUGH LEGAL HEIRS,KANUBHAI BHAILALBHAI,ANSUYABEN KANUBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3094	CRA/151/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	SHANTABEN MOHANBHAI THROUGH ROHITBHAI MOHANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3095	CRA/152/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	GOKULBHAI BHAGWATBHAI PATEL THROUGH LEGAL HEIRS,PUNJIBEN W/O GOKULBHAI BHAGWATIBHAI,NARMADABEN D/O GOKULBHAI BHAGWATIBHAI,SHANKARBHAI GOKULBHAI,KANTIBHAI GOKULBHAI,PRAVINBHAI GOKULBHAI,AMBABEN GOKULBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
3096	CRA/153/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	PARAGBHAI CHHITABHAI,DAHYABAHI CHHITABHAI,MAGANBHAI CHHITABHAI THROUGH LEGAL HEIRS,KAMLESHBHAI MAGANBHAI,KAMLABEN W/O MAGANBHAI CHHITABHAI,USHABEN MAGANBHAI THROUGH KAMLESHBHAI MAGANBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)
3097	CRA/154/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	RAVJIBHAI SHANKARBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
3098	CRA/155/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	VASAVA RAOJIBHAI MOHANBHAI,ISHWARBHAI MOTIBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
3099	CRA/156/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	LALUBHAI NARANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
3100	CRA/157/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	GIRDHARBHAI NARANBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED

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3101	CRA/158/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	NARSINHBHAI NARANBHAI THROUGH LEGAL HEIRS,SHANTABEN W/O NARSINHBHAI NARANBHAI,SURESHBHAI NARSINHBHAI,RAMESHBHAI NARSINHBHAI,JAYABEN NARSINHBHAI,TARLIKABEN NARSINHBHAI,SHANKUNTALABEN NARSINHBHAI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)
3102	CRA/159/2013	04/09/2014	UNION OF INDIA THROUGH DEFENCE ESTATE OFFICER,	MR DEVANG VYAS	RAIBEN NATHUBHAI,PUJABHAI NATHUBHAI,RATILAL NATHUBHAI,KASHIBEN NATHUBHAI,MANIBEN NATHUBHAI,DAHIBEN NATHUBHAI,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,UNSERVED EXPIRED (N)
3103	CRA/160/2013	22/07/2013	MULCHANDDAS MANORDAS MISTRY (DECD)THROUGH NAVINCHANDRA MUL,GIRISHCHANDRA MULCHANDDAS MISTRY,NITIN MULCHANDDAS MISTRY	MR PANKAJ A KAPADIA	NIRANJANBHAI DHANANJAIRAI MEHTA ONLY HEIR OF DHANANJAIRAI BH,	(MR CN TRIVEDI)
3104	CRA/161/2013	18/09/2013	JANGBAHADUR HANUMANSING RAJPUT,SHANTOSHBEN JANGBAHADUR RAJPUT	(MR PARESH M DARJI)	ANSUYABEN W/O NARENDRABHAI JANI (DECD)THROUGH LEGAL HEIRS,GYANENDRA NARENDRABHAI JANI,NARENDRABHAI MOTILAL JANI	,MR JIGAR M PATEL
3105	CRA/162/2013	22/09/2014	RAMESHBHAI BHAILALBHAI KHALASI,	MR ASHISH M DAGLI	SURESHBHAI BHIKHABHAI DHOBI,	MR SHAILESH C SHARMA
3106	CRA/163/2013	26/03/2013	KIRAN EXHIBITORS,GOPALBHAI GORDHANDAS DESAI	MR MEHUL S SHAH,(MR SURESHM SHAH)	PARAS TALKIES,	(MR NIRZAR S DESAI),MR SUDHIR SHAH
3107	CRA/165/2013	16/04/2013	UTTAMCHAND KASHIPRASAD SHAH,KISHANCHAND CHANDANSINH RAO	MR MEHUL S SHAH,(MR SURESHM SHAH)	LEGAL HEIR OF VASUMATIBEN M MAANANI CHANDRESH MAGANLAL MANAN,	MR JF MEHTA
3108	CRA/166/2013	18/03/2014	VIPUL PURSHOTTAM MEHTA THROUGH POA NIMESH BANSILAL SH,	MR SUREN M SHAH	RAMABEN THAKOR PRASAD BHATT,THAOPRASAD AMBALAL BHATT	MR DHAVAL D VYAS
3109	CRA/168/2013	11/03/2014	MAHESHBHAI RAVJIBHAI SAVALIA,NARMADABEN RAVJIBHAI SAVALIA	MR GM JOSHI	KANUBHAI BHIKHUBHAI KHUMAN,	
3110	CRA/169/2013	21/04/2015	MOHANLAL LALCHAND BHATI (DECD)THROUGH KASUMIBEN WD/O MOHANLA,BHANVARLAL MOHANLAL BHATI	MR KV SHELAT	HARISHKUMAR ISHWARLAL JINDANI,SHANKARBHAI ISHWARBHAI JIDANI,NARAYANDAS ISHWARBHAI JIDANI,SHANTILAL LALCHAND BHATI	
3111	CRA/170/2013	24/04/2013	SUDIP JAWAHARLAL BAJAJ,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	SANATBHAI S SHAH,V K EXPORT,SUNIL JAWAHARLAL BAJAJ	
3112	CRA/172/2013	17/04/2013	KACHARABHAI JETHABHAI PARMAR,	MR PM LAKHANI,MRS R P LAKHANI,MR .B A PATEL,MS. DIMPLE L. JOSHI	BHARUCH TEXTILE MILL,	MR SP MAJMUDAR
3113	CRA/174/2013	15/06/2015	RAMJI SHAMJI PATEL(PINDORIA),LALJI SHAMJI PATAEL(PINDORIA)	MR MEHUL S SHAH,(MR SURESHM SHAH)	VALJI ALIAS PARBAT SHAMJI,	MR AMIT C NANAVATI
3114	CRA/176/2013	24/01/2014	VANAKAR MOHANBHAI DEVASIBHAI,	MR ANVESH V VYAS	DATISANA GRAM PANCHAYAT THROUGH SURPUNCH,NADODA MAHADEVBHAI JETHABHAI,TALUKA PANCHAYAT SAMI,DISTRICT DEVELOPMENT OFFICER,THE COLLECTOR	
3115	CRA/178/2013	05/09/2013	SABBIRBHAI BADRUDDIN RANGWALA,	MS KIRAN D PANDEY	YUDUFALI AKBARALI LAKDAWALA(DEC.)THRO.HIS LEGAL HEIRS,SURAIYABEN YUSUFBHAI LAKDAWALA,SAKIRBHAI YUSUFBHAI LAKDAWALA,SAIF YUSUFBHAI LAKDAWALA,KURBAN HUSEIN YUSUFBHAI LAKDAWALA	DS AFF.NOT FILED (N),MR YM THAKKAR

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3116	CRA/179/2013	20/09/2013	ISWARLAL CHHAGANLAL PANCHIWALA,LAXMIBEN SURESHLAL MODI W/O. SURESHBHAI MODI	MR RH THAKKER,MR VR HALANI	VISHNUBHAI SOMABHAI PATEL,SHREE AMBIKA TRADING COMPANY,RASIKLAL AMRUTLAL MODI	
3117	CRA/180/2013	11/08/2014	BABUBHAI JESINGBHAI DESAI,HIRABHAI GANGARAM PATEL,JAYESHBHAI MOHANBHAI PATEL,BHAGWANBHAI GANGARAMBHAI PATEL	NANAVATI ASSOCIATES	LAXMIBEN DAUGHTER NATHABHAI MAFATBHAI PATEL,KALPESHBHAI HARIBHAI PATEL,RAMCHANDRA HARIBHAI PATEL,YASH PROCON PRIVATE LIMITED,DHAVAL AMRUTBHAI PATEL,DEPUTY COLLECTOR	NOTICE SERVED BY DS,MR KM PARIKH,MR BHARAT T RAO
3118	CRA/183/2013	03/08/2016	ARTIBA LAKSHMANSINH SARVAIYA THRO'POA BIRAL L SARVAIYA,BIRAL LAKSHMANSINH SARVAIYA,JINALBEN LAKSHMANSINH SARVAIYATHRO'POA BIRAL L SARVAIYA,USHABA TAKHUBHA RANA THRO'POA BIRAL L SARVAIYA,PRADHYUMANSINH LAKSHMANSINH SARVAIYA THRO'POA BIRAL L SARVAI	(MR S N THAKKAR)	POPATBHAI JINABHAI,HARESHBHAI LAKSHMANSINH SARVAIYA,SAJJADHUSEN SABARALI KHUNT,VIKRAMSINH DHANJIBHAI,MAMLATDAR,DEPUTY COLLECTOR & PRANT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,RULE SERVED BY DS,MR DHARMESH V SHAH,MS. STUTI Y JANI
3119	CRA/184/2013	14/06/2013	BAKULBHAI GABHAJI THAKORE,LILABEN WD/O.AJITBHAI GABHAJI,JIGARBHAI AJITBHAI(MINOR)THR.GUARDIAN LILABEN AJIT THAKORE,RUSHITABEN AJITBHAI THAKORE THRO.GUARD.LILABEN AJIT THAKORE,MANSIBEN AJITBHAI THAKORE THR.GAURD.LILABEN AJIT THAKORE,DIPAKBHAI GABHAJI THAKORE,KARANBHAI GABHAJI THAKORE,VINABEN GABHAJI THAKORE,REKHABEN GABHAJI THAKORE	MR SUREN M SHAH	AHMEDABAD MUNICIPAL CORPORATION,	
3120	CRA/186/2013	21/07/2014	CHINUBHAI LAHERCHAND BHANSALI,RASIKLAL CHIMANLAL SHAH	MR RAJESHWAR J DAVE	TRUSTEE OF THE VICTORIA JUBILEE LIBRARAY TRUST,BHARGAVIBEN W/O NIRMALKUMAR JAIN,SHIRISHKUMAR MAYACHAND MODI,MUZAFFARBHAI ROSHANBHAI MASTER,SANJAYKUMAR SOMANATHBHAI RAVAL,GIRISHBHAI ISHVARLAL THAKAR,MOHAMADUL BAQIR MANSURBHAI MASTER,VIRCHANDBHAI MAGANBHAI KHADALIYA	MR VIPUL S MODI
3121	CRA/187/2013	06/08/2018	SHIVKUMAR PREMPRAKASH TULI-DECD.THRO HEIRS,SAVITABEN W/O SHIVKUMAR PREMPRAKASH TULI,KIRANKUMAR S/O SHIVKUMAR PREMPRAKASH TULI,JYOTIBEN W/O AJAYKUMAR SUNDERLAL SANICHARA D/O SHIVKUMAR,DHIRENDRAKUMAR S/O SHIVKUMAR PREMPRAKASH TULI,CHANDRIKABEN D/O SHIVKUMAR PREMPRAKASH TULI,JOGENDRAKUMAR S/O SHIVKUMAR PREMPRAKASH TULI	,(MR ADIL MEHTA)	MUMAN ASHRAF ALLAUDIN SALEMA THRO'POA MAHABOOBBHAI K FATEH,	RULE SERVED,MR NK MAJMUDAR
3122	CRA/188/2013	03/09/2014	LALCHAND NIHALCHAND BHURANI,	MR VM DHOTRE,MR. MAYUR V DHOTARE	CHANDANMAL THARIYOMAL,AHMEDABAD MUNICIPAL CORPORATION (NORTH ZONE),SUB-REGISTRAR	NOTICE SERVED,MS.P J.JOSHI
3123	CRA/191/2013	06/05/2013	PRAVINBHAI MANUBHAI,PRATAPBHAI MANUBHAI,BIPINBAHI MANUBHAI,JASUMATIBEN KANTIBHAI,DARSHANABEN KANTIBHAI,HINABEN KANTIBHAI	MS SONAL D VYAS	INDIRABA CHANDRASINH (DECD) THRO'POA ARUNSINH CHANDRASINH,KARTIKBHAI ARVINDBHAI BARAD,INDUBEN ARVINDBHAI BARAD,JIGNABEN ARVINDBHAI BARAD,ARVINDBHAI MAKABHAI BARAD,MINAL ARVINDBHAI BARAD,HEMABEN ARVINDBHAI BARAD,GIGABHAI MAKABHAI BARAD,SATISHBHAI MAKABHAI BARAD,MAMLATDAR SHRI	

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3124	CRA/192/2013	27/09/2017	BAVA REHANSAHEB DARGAH NA ANUYAYIYO KHATRI IBRAHIMBHAI LALBH,TARIK NAZIR AHMAD SHEKH	MR MEHUL S SHAH,(MR SURESHM SHAH)	SHABBIRHUSSEN SAHIDUDDIN SAMSUDDIN SAIYAD,MUZAFFARHUSSEN SAHIDUDDIN SAMSUDDIN SAIYAD,FAZALMAHAMAD HAJI GULAM AHMAD KILLEDAR,MO.IBRAHIM HAJI GULAM AHMAD KILLEDAR,MO.YUSUF HAJI GULAM AHMAD KILLEDAR,DECEASED BAI SAYARA WIDOW OF MUSA MOHAMAD KILLEDAR,FARIDA ISMAIL KILLEDAR	NOTICE SERVED,DELETED,MR SP MAJMUDAR
3125	CRA/193/2013	21/01/2014	JAYSINGH KAMATA PRASAD,	(MS SK VISHEN)	TARAMATIBEN KANTIPURA GOSWAMI SINCE DECD.THRO HER HEIR,DR. USHA KANTIPURI GOSWAMI	,MR ASHISH H SHAH
3126	CRA/195/2013	15/07/2013	JAYWANTIBEN MANOJBHAI PUNJABI,	MR SAMIR AFZAL KHAN	BHARTIBEN RAMESHCHANDRA PATEL,	MR. KALRAV R PATEL
3127	CRA/196/2013	01/10/2013	AMUBHA VAGHUBHA JADEJA,NATHUBHA VAGHUBHA JADEJA (DECD)THROUGH LEGAL HEIRS,MANUBA NATUBHA JADEJA,HIREN NATUBHA JADEJA,NIRAV NATUBHA JADEJA	MR ASHISH M DAGLI	NATVARLAL HIRJI CHANDARANA (DECD)THROUGH SARASWATIBEN NAT,JAGDISHBHAI NATVARLAL CHANDARANA,KAMLESHBHAI NATVARLAL CHANDARANA,VIJAYBHAI NATVARLAL CHANDARANA	MR JIGNESH L HAJARE
3128	CRA/197/2013	24/01/2014	RASIKLAL AMRATLAL (MODI),	MR. RADHESH Y VYAS	VISHNUBHAI SOMABHAI PATEL,SHREE AMBIKA TRADING COMPANY	
3129	CRA/198/2013	10/12/2014	RAMJIBHAI NANJIBHAI LIMBASIA,BHAGWANBHAI LALJIBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	THE DEPUTY COLLECTOR,THE MAMLATDAR,DILIPBHAI MEGHJIBHAI LIMBASIA,PRAVINBHAI VIRJIBHAI LIMBASIA	GOVERNMENT PLEADER,MR RUTURAJ NANAVATI
3130	CRA/200/2013	17/09/2014	JIVABHAI NATHABHAI (DECD) THROUGH VASUDEV JIVABHAI,PRAVINBHAI JIVABHAI,AMRUTBHAI JIVABHAI,PRADIPBHAI JIVABHAI,CHAMPABEN @ VIMLABEN JIVABHAI	MR RD DAVE	BECHARDAS GOVINDLAL (DECD) THROUGH LEGAL HEIRS,KISHAN BECHARDAS (SON),NITINBHAI BECHARDAS (SON),PRAVINABEN BECHARDAS (DAUGHTER),TEJENDRANAGAR PLOT HOLDERS ASSOCITION THROUGH ADMINISTRATOR	,NOTICE SERVED BY DS,MR JF MEHTA
3131	CRA/203/2013	19/09/2013	BRIJESH MUKESHBHAI SHAH,	MR HITESH S PADHYA	SWETA KRISHNAKANT PRAJAPATI,	
3132	CRA/208/2013	30/01/2014	MAKBUL AHMED ABDUL RAHEMAN QURESHI,	MR LR PATHAN	BIBIBEN PUNJABHAI DINGI (DECD)THROUGH LEGAL HEIRS,AMABEN HUSAIN W/O RAHEMAN ISMAIL,AENABEN HUSAIN W/O GULAMHUSAIN ALIBHAI,ALLAHRAKHA HUSAIN KOTWAL,FATMABEN PUNJA DINGI (DECD)THROUGH LEGAL HEIRS,KALU IBRAHIM DINGI,HUSAIN VALI MOHAMMAD (DECD) THROUGH LEGAL HEIRS,ANAMA HUSAIN BALOCH,IKBAL HUSAIN BALOCH,HANIF HUSAIN BALOCH,MOHAMMAD YUSUF HUSAIN BALOCH,DILAVAR HUSAIN BALOCH,NASIMBEN HUSAIN BALOCH,MEHRUNBEN HUSAIN BALOCH	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR SATYAM Y CHHAYA,MR. KM ANTANI
3133	CRA/210/2013	27/06/2014	PANTALOONS RETAIL INDIA LIMITED,ZONAL HEAD	MR VIMAL M PATEL	LAXMI ENTERPRISE,SONAL R SHAH,PAMA A SHAH,NARENDRA K AMIN,NIKITA N AMIN,NIRANJAN K AMIN,PRANJAL H AMIN,ANILA N AMIN,PRATIMA N AMIN,HEMAL K AMIN,ANUSHI H. AMIN	,MR PR THAKKAR
3134	CRA/211/2013	04/12/2013	NARENDRA DUBEY,	MR HITESH S PADHYA,MR B J LAVANTRA	BHUNESHWAR CHAITANYAKUMAR TRIVEDI,	
3135	CRA/213/2013	13/08/2015	ASHOKBHAI BACHUBHAI MANGANI,RAMESHBHAI BACHUBHAI MANGANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANJULABEN WIFE OF BATUKBHAI PARSHOTTAMBHAI VEKARIA,PRAVINBHAI GOVINDBHAI RAMOLIA	MR C P CHANIYARA
3136	CRA/214/2013	13/08/2015	ASHOKBHAI BACHUBHAI MANGANI,RAMESHBHAI BACHUBHAI MANGANI	MR MEHUL S SHAH,(MR SURESHM SHAH)	MANJULABEN WIFE OF BATUKBHAI PARSHOTTAMBHAI VEKARIA,ASHWINBHAI MUKJIBAHI DOMADIA,BHARATBHAI MULJIBHAI DOMADIA	MR C P CHANIYARA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3137	CRA/215/2013	03/10/2013	PATEL SANDIPKUMAR BIPINBHAI,	MR BS PATEL	PATEL VIMLABEN MAGANBHAI BIN LALLUBHAI,PATEL NAGINBHAI MAGANBHAI BIN LALLUBHAI,PATEL ASHOKBHAI MAGANBHAI BIN LALLUBHAI	NOTICE SERVED,MR SP MAJMUDAR
3138	CRA/216/2013	19/06/2015	PATEL RANCHHODBHAI VISABHAI,	MR TEJAS P SATTA,MR JAYESH V PATEL	OFFICE IN-CHARGE,THE GENERAL MANAGER	GOVERNMENT PLEADER,MR RD DAVE
3139	CRA/217/2013	19/06/2015	VADIBHAI KHODABHAI PATEL,	MR TEJAS P SATTA,MR JAYESH V PATEL	OFFICE IN-CHARGE,THE GENERAL MANAGER	GOVERNMENT PLEADER,MR RD DAVE
3140	CRA/218/2013	19/06/2015	VADI KHODABHAI PATEL,	MR TEJAS P SATTA	OFFICE IN-CHARGE,THE GENERAL MANAGER	GOVERNMENT PLEADER,MR RD DAVE
3141	CRA/219/2013	19/06/2015	HEIRS OF DECD.AMBALAL JIVABHAI PATEL,PATEL ASHOKKUMAR AMBALAL,PATEL MUKESHBHAI AMBALAL,PATEL JIGNESHKUMAR AMBALAL	MR TEJAS P SATTA,MR JAYESH V PATEL	OFFICE IN-CHARGE,THE GENERAL MANAGER	GOVERNMENT PLEADER,MR RD DAVE
3142	CRA/220/2013	25/11/2016	NANALAL MANGILAL SHAH,LAXMIBEN NANALAL SHAH,SUVALAL JIVRAJ SHAH,KANCHANBEN SUVALAL SHAH	MS. SHAILI A KAPADIA	URVASHIBEN DAUGHTER OF PRABHATSINGH NATHUSINGH SOLANKI,PRABHATSINGH NATHUSINGH SOLANKI,VANITABEN PRABHATSINGH SOLANKI,VIJAYSINGH PRABHATSINGH SOLANKI,BHAVNABEN DUAGHTER OF PRABHATSINGH NATHUSINGH SOLANKI AND WIFE OF DILIPSINGH SOLANKI,ANJUBEN DAUGHTER OF PRABHATSINGH NATHUSINGH SOLANKI AND WIFE OF PRADEEPSINGH ATODARIYA,PANKAJKUMAR NATWARLAL PATEL,KASHMIRA PANKAJKUMAR PATEL	RULE SERVED,MR MEHUL S SHAH,MR MP SHAH,MS. KRUTI M SHAH,MR SHAIVANG D MEHTA
3143	CRA/222/2013	23/08/2013	BHAGIRATH BALDEVBHAI PATEL,HIREN BABULAL PATEL,MAHESH KALIDAS PATEL,KAVIN KANTILAL PATEL,MUKESHKUMAR PRAHLADBHAI PATEL,SITARAM DEVKARAN PATEL,PATEL SURESHBHAI CHAGANLAL	MR MEHUL S SHAH,(MR SURESHM SHAH)	KANTABEN DAUGHTER OF SOMABHAI DESAI AND WIFE OF KALIDAS NARANBHAI,KAPILABEN DAUGHTER OF SOMABHAI DESAI AND WIFE OF RAMESHBHAI DHAYABHAI,HANSABEN DAUGHTER OF SOMABHAI DESAI AND WIFE OF GIRISHBHAI PUNJABHAI,GAUTAMBHAI BABERBHAI PATEL,MEENABEN GAUTAMBHAI PATEL,ARVINDBHAI SOMABHAI PATEL,KANUBHAI SOMABHAI PATEL	,(MR PRABHAV A MEHTA)
3144	CRA/223/2013	23/12/2013	JAIKISHANDAS ASHARAM FIRM,	MR MB GOHIL,MR DHAVAL V SHAH	ISHWARDAS CO.THROUGH ISHWARDAS MURALILA GUPTA,	MR KV SHELAT
3145	CRA/224/2013	12/07/2013	PARVATIBEN CHANABHAI KIYADA,	MR AR THACKER	CHANABHAI ANANDBHAI KIYADA,DEVRAJBHAI CHANABHAI KIYADA-DECD.,RAJESH DEVRAJ KIYADA,MANISH DEVRAJ KIYADA,MEENABEN DEVRAJ KIYADA,NARSHIBHAI CHANBHAI KIYAD,HARISHBHAI ALIAS HARILAL CHANABHAI KIYADA,NANDUBEN CHANABHAI KIYADA,JAYSUKHBHAI NATHABHAI DHOLARIYA,JAMNADAS AMARSHIBHAI PADIYA,MANJIBHAI JINABHAI MOLIYA,JADAVBHAI JINABHAI MOLIYA,HITESHBHAI VALJIBHAI ALIAS VALABHAI MOLIYA,BACHUBHAI KESHUBHAI ALIAS KESHAVBHAI MOLIYA,DEVJIBHAI KESHUBHAI ALIAS KESHAVBHAI MOLIYA,NANJIBHAI KESHUBHAI ALIAS KESHAVBHAI MOLIYA,JAYABEN NARSHIBHAI KIYADA,BHARATBHAI NARSHIBHAI KIYADA,SANJAYBHAI NARSHIBHAI KIYADA	
3146	CRA/225/2013	19/06/2017	AFLATUNHUSSAIN SHAIKH,	MR SP MAJMUDAR,MR P P MAJMUDAR	SHAILESHBHAI LIMBABHAI SAVSANI,SHREE PATANI CO-OP.BANK LTD,MANAGER OR AUTHORIZED OFFICER-LIQUIDATOR	MR BC DAVE,MR DHARMESH V SHAH,(MR KUNAL B DAVE)

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3147	CRA/227/2013	03/08/2017	AANJANA RAMJIBHAI VIRSANGBHAI,	MR SP MAJMUDAR,MR SHAKTI S JADEJA	CHAUDHARY SANTOKBEN DUNGARBHAI,CHAUDHARY KAANJIBAI DUNGARBHAI,CHAUDHARY LAXMANBHAI DUNGARBHAI,CHAUDHARY BABIBEN DUNGARBHAI,CHAUDHARY DINESHBHAI DUNGARBHAI,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER,MR PANKAJ S CHAUDHARY
3148	CRA/228/2013	25/11/2014	RENUKABEN DASHRATHBHAI PATEL,PATEL RASHMIKABEN SANJIVKUMAR,PATEL KIRANBHAI DASHRATHBHAI,PATEL MUKESHKUMAR DASHRATHBHAI	MR.HEMANG H PARIKH,MR RASESH H PARIKH	SHARDABEN RATILAL PATEL,PATEL NITABEN MUKESHKUMAR,PATEL JAYESH DASHRATHBHAI,PATEL DINABEN PRADIPKUMAR,PATEL GITABEN UMESHKUMAR,PATEL JAYANTIBHAI LALLUBHAI,PATEL PRAVINABEN JAYANTIBHAI,PATEL RAMESHBHAI CHATURBHAI,PATEL DHILANKUMAR JAYANTIBHAI,PATEL HIRALBEN DHILANKUMAR,PATEL YOGESHBHAI KARSHANBHAI	NOTICE SERVED BY DS, (MR MAHENDRA K PATEL)
3149	CRA/229/2013	15/10/2014	FARIDA RAJALI SABUWALA,ARWA ABBASBHAI LAKDAWALA	MS SM AHUJA,MR JITENDRA H SINGH	SHABBIR SHOAIBBHAI SABUWALA,QURESH SHOAIBBHAI SABUWALA	MR MANISH M KAUSHIK
3150	CRA/230/2013	26/11/2014	MAGANBHAI S/O GULABBHAI LALBHAI (DECD) THROUGH JITENDRABHAI MAGANBHAI DESAI,JITENDRABHAI MAGANBHAI DESAI,MANJUKLABEN WD/O MAGANBHAI GULABBHAI,BHAIRAVI JAYPRAKASHBHAI,DHARMESHBHAI JAYPRAKASHBHAI,JIGNESH HASMUKHBHAI,RAKSHABEN D/O MAGANBHAI,THAKORBHAI S/O GULABBHAI LALBHAI (DECD),NIRMLABEN @ NIRUBEN WD/O THAKORBHAI GULABBHAI,ROHITBHAI THAKORBHAI,BHARATBHAI THAKORBHAI,YOGESHBHAI THAKORBHAI,DIPAKBHAI THAKORBHAI,JAGDISHBHAI THAKORBHAI,CAHGANBHAI S/O GULABBHAI LALBHAI (DECD),MANJULABEN WD/O CHHAGANBHAI GULABBHAI,KIRITBHAI CHHAGANBHAI,SATISHBHAI CHHAGANBHAI,PARULBEN D/O CHHAGANBHAI THROUGH JITENDRABHAI MAGANBHAI	MR MP SHAH,MS. KRUTI M SHAH	RAMANBHAI SON OF GULABBHAI LALBHAI,RAJESHBHAI LRAMANBHAI NAYAK,JYOTIBEN DAUGHTER RAMANBHAI,SHAILESHBHAI RAMANBHAI,NITABEN DAUGHTER OF RAMANBHAI,RUKHIBEN DAUGHTER OF GULABBHAI LALBHAI-DECD,JAYANTIBHAI ZEENABHAI DESAI,HARISHBHAI ZEENABHAI DESAI,VINODBHAI ZEENABHAI DESAI,KIKIBEN MOHNABHAI DESAI,KANTABEN MOHANBHAI DESAI,HANSABEN GUNVANTRAY DESAI,PADMABEN JAYANTIBHAI DESAI,SHANTIBEN DAUGHTER OF GULABBHAI LALBHAI,DINESHBHAI RATILAL DESAI,ARVINDBHAI RATILAL DESAI,BHARTIBEN KISHORBHAI DESAI	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR ZUBIN F BHARDA
3151	CRA/231/2013	22/07/2016	RASIKBHAI LALLUBHAI PATEL,JADAVBEN WD/O LALLUBHAI PATEL,KALPESH RASIKLAL PATEL	,MR JIGAR P RAVAL	KANTIBHAI LALLUBHAI PATEL-DECD.,SAVITABEN WIDOW OF KANTIBHAI PATEL,MEHUL KANTIBHAI PATEL,BHARTIBEN KANTIBHAI PATEL,SANGITABEN KANTIBHAI PATEL,ALKABEN KANTIBHAI PATEL-DECD. THROUGH LEGAL HEIRS,MANISHABEN KANTIBHAI PATEL,MAMTABEN KANTIBHAI PATEL,MUKESHBHAI MOTILAL PATEL,NIL MUKESHBHAI PATEL-MINOR	,RULE SERVED BY DS, (MR NIKHIL S KARIEL)
3152	CRA/233/2013	15/06/2015	CHHTRASINH @ RANCHHODSINH,AMRUTSINH PRATAPSINH PARMAR,ANUPSINH PRATAPSINH PARMAR	MR CHIRAG B PATEL	DEPUTY COLLECTOR,MAMLATDAR,VIJAYSINH UKABHAI PARMAR,DHIRUSINH UKABHAI PARMAR,BHUPATSINH UKABHAI PARMAR,BHARATSINH UKABHAI PARMAR,AMARSINH UKABHAI PARMAR,VIRENDRASINH MOHANSINH PARMAR,PRABHATSINH MOHANBHAI PARMAR,CHANDRASINH MOHANSINH PARMAR,JANAKSINH RAMBHAI PARMAR,AMBABEN WIFE OF RAMSINH BHIKHABHAI-DECD. THRO HEIRS,PRAVINSINH RAMSINH PARMAR,JANAKSINH RAMSINH PARMAR,BHANUBEN MAHESHSINH DESAI	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR ZUBIN F BHARDA
3153	CRA/234/2013	22/06/2015	YAKUBKHAN SHARADULKHAN PATHAN,	MR MA KHARADI	MUHAMMDJAVED YAKUB BHATUK,	MR MEHUL S SHAH
3154	CRA/235/2013	03/02/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	PRAVINBHAI BHIKHALAL SAKHIYA,	MR K S CHANDRANI

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3155	CRA/236/2013	11/08/2015	HAMIDA HARUNBHAI EKGANUWALA,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	FARID ISMAILBHAI EKGANUWALA,	MR KV SHELAT
3156	CRA/237/2013	11/08/2015	HAMIDA HARUNBHAI EKGANUWALA,	MR PREMAL R JOSHI	YASIN ISMAILBHAI EKGANUWALA,AHESAN ISMAILBHAI EKGANUWALA	MR KV SHELAT
3157	CRA/242/2013	04/09/2013	CHAVDA JAGATSINH PRAVIN SINH,CHAVDA BINDUBA DAUGHTER OF PRAVINSINH LAXMANSINH	MR PARTHIV A BHATT	CHAUDHARY MADHAVLAL KALABHAI,CHAUDHARY CHAGANBHAI LAVJIBHAI,CHAUDHARY MOHANBHAI LAVJIBHAI	
3158	CRA/243/2013	09/04/2016	AKBARBHAI JAKIYUDDIN BABAT,	MR SHUSHIL R SHUKLA	MOHAMMED ABDUL REHMAN MANSURI,	RULE SERVED,MR VB KUNDAN SINGH
3159	CRA/244/2013	23/08/2016	GUAJRAT STATE CIVIL SUPPLIES CORPORATION LTD,	MR HS MUNSHAW	MINABEN RAJESH SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
3160	CRA/245/2013	23/08/2016	GUAJRAT STATE CIVIL SUPPLIES CORPORATION LTD,	MR HS MUNSHAW	MINABEN RAJESH SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
3161	CRA/246/2013	23/08/2016	GUAJRAT STATE CIVIL SUPPLIES CORPORATION LTD,	MR HS MUNSHAW	MINABEN RAJESH SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
3162	CRA/247/2013	23/08/2016	GUAJRAT STATE CIVIL SUPPLIES CORPORATION LTD,	MR HS MUNSHAW	MINABEN RAJESH SANGHAVI,JAGRUTIBEN SUMER SANGHAVI	(MRS VD NANAVATI)
3163	CRA/249/2013	04/09/2014	SHARAD KANUBHAI BELANI,	MS DHARMISHTA RAVAL	SANJAYBHAI TARACHAND JAIN,	MR NILESH M SHAH
3164	CRA/250/2013	16/12/2014	JETHALAL VALAMJI MISTRY (TANK),	MR MEHUL S SHAH	VANRAJ KALYANJI ALIAS KALJI MISTRY-CHAVDA,NARSHI TEJABHIA SORATHIYA-BALDANIYA	NOTICE SERVED,NOTICE SERVED BY DS,MR MP SHAH,MS. KRUTI M SHAH
3165	CRA/251/2013	15/07/2015	DEEPAKBHAI NAGJIBHAI HIRPARA,JIGNESH NAGJIBHAI HIRPARA,JERAMBHAI CHAGANBHAI KANANI,BHAGVANBHAI JASMANBAHI SODAVADIYA	MR SUNIL S JOSHI	HARILAL SAVJIBHAI PATEL,DAHIBEN WIDOW OF JAVANJI RAISANGJI,BHEMAJI FULAJI,LAXMANMJI FULAJI,KAKIBEN FULAJI,NENIBEN FULAJI,RAMESHBHAI VARSANGJI,VISHNUBHAI VARSANGJI,KAILASHBEN VARSANGJI,LILABEN VARSANGJI,BABUBHAI SAKARAJI THAKOR,MANSUKHBHAI BABUBHAI PATEL,BHARATBHAI ISWARBHAI PATEL,MUSTAKHUSSAIN KARAMALI TIRMIJI,VIMALABEN NATHALAL SHAH,SUDHIRBHAI MULCHANDDAS SHAH,RAJENDRABHAI MULCHANDAS SHAH,NIRANJANABEN MULCHANDDAS SHAH,KAMLESHBHAI MULCHANDAS SHAH,SANDIPSINH PRATAPSINH CHAVDA,JITENDRABHAI MULCHANDBHAI SHAH	NOTICE SERVED,NOTICE UNSERVED,MR JIGAR P RAVAL,MR VIKRAM J THAKOR
3166	CRA/252/2013	24/12/2014	HANSRAJBHAI MOHANBHAI DOBARIA,DEVASHIBHAI MOHANBHAI DOBARIA	MR. JAY M THAKKAR	DEPUTY COLLECTOR,MAMLATDAR,TALATI-CUM-MANTRI,RAVJIBHAI BAAVBAHI KACHHADIA,SHANTUBHAI NANJIBHAI BHALADA,DILIPBHAI NAGJIBHAI KATHROTIYA,HARJIBHAI MADHUBHAI PANSURIYA,ARUNBHAI POPATBHAI KATHROTIYA,KARSANBHAI DEVRAJBHAI KATHROTIYA,HIRENBHAI GOVINDBHAI KATHROTIYA,BHIKABHAI DAYABHAI BAGSARIYA,PARSHOTTAM DUDABHAI RAKHSIYA,MAGANBHAI DUDABHAI RAKHSIYA	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MR YN RAVANI
3167	CRA/253/2013	26/11/2014	DASHRATHBHAI FULABHAI JADAV,	MR MANISH S SHAH	LILIBEN DAUGHTER OF JIVABHAI LAKHABHAI AND WIFE OF TAKHABHAI DAHYABHAI,	MR AMIT N CHAUDHARY

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3168	CRA/254/2013	28/08/2014	RAJABALI JADAVJI POPATIYA,	(MR AJ SHASTRI)	KARIM RAJABALI POPATIYA,SADRUDDIN RAJABALI POPATIYA	RULE NOT RECD BACK,RULE SERVED,MR ASHISH M DAGLI
3169	CRA/256/2013	05/11/2014	CHIMANBHAI GOMANBHAI PATEL,	MR DHIRAJ M PATEL	MAMLATDARSHRI,DY. COLLECTOR,CHHATRASINH NAROTTAMSINH CHAUHAN,HIMMATSINH NAROTTAMSINH CHAUHAN,ZINABHAI MADHUBHAI PARMAR,LALUBHAI MADHUBHAI PARMAR	GOVERNMENT PLEADER,MS SHILPA R SHAH
3170	CRA/257/2013	07/01/2014	RAMESHBHAI JIVABHAI DOSHI,	MR GAURANG H BHATT	SHAH KESHAVLAL DHARSHI WILL TRUST,SUDHIR MANSUKHLAL MEHTA,PRADEEPBHAI MANSUKHLAL MEHTA	MR JA ADESHRA
3171	CRA/258/2013	07/01/2014	LEGAL AND REPR.OF DECD. NARSHIBHAI BHUDARBHAI SONI AND DECD. KANTABEN NARSHIBHAI,RAMESHBHAI NARSHIBHAI SONI,RANJANBEN RAMESHBHAI OSNI,SAROJBEN CHANDRAKANTBHAI	(MR JT TRIVEDI)	SHAH KESHAVLAL DHARSHIBHAI TRUST,SUDHIR MANSUKHLAL MEHTA,PRADIP MANSUKHLAL MEHTA	MR JA ADESHRA
3172	CRA/259/2013	02/09/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,NEW INDIA ASSURANCE CO. LTD.,RASHID ANAS KHALIL UR RAHEMAN,RAMESHBHAI VAGHABHAI NAYAK	
3173	CRA/260/2013	02/09/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,THE NEW INDIA ASSURANCE COMPANY LIMITED,RASHID ANAS KHALIL UR RAHEMAN,VIKRAMBHAI CHADUBHAI NAYAK	
3174	CRA/261/2013	02/09/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,THE NEW INDIA ASSURANCE COMPANY LIMITED,RASHID ANAS KHALIL UR RAHEMAN,RAYJIBHAI BHURABHAI NAYAK	
3175	CRA/262/2013	02/09/2013	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAFAR MOHAMMAD NUR MOHAMMAD KURESHI,NEW INDIA ASSURANCE COMPANY LTD.,RASHID ANAS KHALIL UR RAHEMAN,RAMESHBHAI SHANABHAI NAYAK	
3176	CRA/263/2013	02/09/2013	THE ORIENTAL INSURANCE CO.LTD,	MR VC THOMAS	CHAMPABEN RAMANBHAI VAGHELA,LAKHABHAI DUDHABHAI KOLI PATEL-DRIVER,GORDHANBHAI PARSHOTAMBHAI PATEL	
3177	CRA/266/2013	27/07/2015	MOHAMMAD UMAR KASAM TANTWALA,	MR MM TIRMIZI	IMTIYAZ MOHAMMAD MANSUR,BILKISHBANU ALIAS JAMINA DAWOOD MANSUR,SHARIFABANU AIYUB MEHTA	REFUSED SERVED (N) (10)
3178	CRA/267/2013	28/11/2014	DHIRUBHAI BHAVANBHAI,	MR AR THACKER	SAVITABEN GAJENDRASINH WADHER,NEETABEN SHAILESHBHAI WADHER,CHANABHAI BHAVANBHAI-DECD.,BATUKBHAI SON OF CHANABHAI MORVADIYA,MEGHABHAI SON OF CHANABHAI MORVADIYA,RASIKBHAI SON OF CHANABHAI MORVADIYA,LILABEN DAUGHTER OF CHANABHAI MORVADIYA,MANJUBEN DAUGHTER OF CHANABHAI MORVADIYA,VAJIBEN BHAVANBHAI,DIWALIBEN BHAVANBHAI	,NOTICE SERVED,MR VIMAL M PATEL,PRAKASH G TRIVEDI
3179	CRA/268/2013	01/05/2014	VIPINCHANDRA VILIYAMBHAI PAMAR,CATHERINE VIPINCHANDRA PAMAR	MR VIRAL J DAVE	JAYANANDBHAI VISHWASBHAI CHRISTIAN,EMANUELBHAI VISHWASBHAI CHRISTIAN,RAJESH VINUBHAI CHRISTIAN ADMINISTRATOR OF VINUBHAI VISHWASBHAI	REFUSED SERVED (N) (10),MR BR PARIKH, (MRS REKHA B PARIKH),MR MIHIR PARIKH

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3180	CRA/269/2013	11/03/2014	HANSABEN RAMANLAL SHAH,	(MR MB GANDHI),MR CHINMAY M GANDHI	PRATIPBHAI RAVIPRASAD SANGHVI-DECD.,NILANGKUMAR PRATIPBHAI SANGHVI,KARTIK PRATIPBHAI SANGHVI,SMT.MINAL MALAYA DESAI	,MR SHIVGAR P GOSAI
3181	CRA/270/2013	02/09/2014	MAHENDRABHAI BHIKHABHAI PANCHAL,BALDEVRAM BHIKHABHAI PANCHAL (DECD.),ATULBHAI BALDEVRAM PANCHAL,JAGDISHBHAI BALDEVRAM PANCHAL,DIPAKBHAI BALDEVRAM PANCHAL,SITARAM BHIKHABHAI PANCHAL	MR HM PARIKH	BHUPENDRA CHUNILAL PATEL FOR HIMSELF AND AS POWER OF ATTORNEY HOLDER OF,KASHIBEN BHIKHAI PANCHAL-EXPIRED	,MR MRUGEN K PUROHIT
3182	CRA/271/2013	18/11/2013	HIMATSINH MANSINH JADEJA (DECD.) THROUGH LEGAL HEIRS,,ASHOKSINH HIMATSINH JADEJA,RAJENDRASINH HIMATSINH JADEJA,HIRABA HIMATSINH JADEJA	MR HASIT H JOSHI	CHINTAN NARENDRA BHATT,	MR DIGANT M POPAT
3183	CRA/273/2013	09/05/2018	PATEL GOPALBHAI KARSHANBHAI PARTNER OF GOPALBHAI KANTILAL COMPANY DECD.THRO HEIRS,KOKILABEN PATEL- DAUGHTER OF LATE GOPALBHAI KARSHANBHAI PATEL,ASHABEN PATEL DAUGHTER OF GOPALBHAI KARSHANBHAI PATEL,GITABEN PATEL -DAUGHTER OF GOPALBHAI KARSHANBHAI PATEL,MANILAL KARSHANDAS PATEL	BHARGAV KARIA & ASSO	TRIVEDI KANTILAL HAGOVANDAS,KANTILAL VIHDAS PATEL	RULE NOT RECD BACK,MR NILESH M SHAH
3184	CRA/275/2013	19/09/2013	BAKULBHAI MANSUKHBHAI PITRODA,	MS M O NARSINGHANI	TRIVENIBEN MANSUKLAL PITRODA,	MR SP MAJMUDAR,MR P P MAJMUDAR
3185	CRA/276/2013	21/08/2017	RAJESHBHAI BABUBHAI PATEL,SUSHILABEN WD/O BABUBHAI PATEL,RASIKBHAI BABUBHAI PATEL	MR DAKSHESH MEHTA	BHASKARBHAI JIVANBHAI MEHTA,DHIRUBHAI GULABBHAI MEHTA,CHAMPABEN DHIRUBHAI MEHTA,MUKESHBHAI DHIRUBHAI MEHTA,KISHORBHAI DHIRUBHAI MEHTA,ISHWARBHAI JIVANBHAI MEHTA,BALWANTRAI NICHABHAI NAIK,PUSHPABEN RAGNATHJI NAIK,JYOTSNABEN JAYANTILAL MEHTA,JYOTSNABEN RAGNATHJI NAIK,DHIRUBHAI MEMABHAI PATEL,RAVJIBHAI BHARATBHAI PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),RULE SERVED,MR DHAVAL D VYAS,MR SP MAJMUDAR,MR. HJ KARATHIYA,DIVYESH D BAIS
3186	CRA/279/2013	18/12/2014	RAMESHBHAI DAHYABHAI PATEL,	MR SP MAJMUDAR,MR SHAKTI S JADEJA	DEPUTY COLLECTOR,MAMLATDAR,PATEL DAHYABHAI NARANBHAI	GOVERNMENT PLEADER,MR BP GUPTA
3187	CRA/280/2013	29/01/2014	ROHANKUMAR RAJENDRAKUMAR,NAVNEET MULCHAND SHAH	MR TATTVAM K PATEL	RUPABEN BHURABHAI BHARWAD-DECD.,GANESHBHA HARJIBHAI BHARWAD,BHAGWANBHAI HARJIBHAI BHARWAD,KAMSHIBHAI HARJIBHAI BHARWAD,MAHADEVBHAI HARJIBHAI BHARWAD-DECD.,BHEMABHAI MAHADEVBHAI,ZENABHAI MAHADEVBHAI,SAVABHAI MAHADEVBHAI,ARJANBHAI MAHADEVBHAI,LAXMANBHAI MAHADEVBHAI,DINESHBHAI MAHADEVBHAI,SIDHRAMAJSINH MULUBHA,CHANDRAJITSINH BIJRAJSING,DILIPSINH PRATAPSINH,SAHADEVSINH SIDDHRAJSINH	
3188	CRA/281/2013	26/03/2014	VISHNUPRASAD DHANESHWAR JOSHI,	MR SP MAJMUDAR,MR P P MAJMUDAR	MAYABEN BHAGIRATHBHAI MODI,	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3189	CRA/282/2013	26/03/2014	RAMESHBHAI KHIMJIBHAI PATEL THORUGH POA RIKESHBHAI K GORASIYA,A PARTNERSHIP FIRM UNDER THE NAME AND STYLE OF NEPTUNE DEVELOPERS,RIKESHBHAI KANJIBHAI GORASIYA,MANSUKHBHAI BHIMJIBHAI BHUDIYA THRO'POA RIKESHBHAI K GORASIYA,MANJIBHAI JADAVBHAI BHUDIYA THRO'POA RIKESHBHAI K GORASIYA	MS TRUSHA K PATEL	KALPANABEN DAUGHTER OF PRAVINBHAI HARIBHAI,MANISHBHAI PRAVINBHAI,YATINBHAI PRAVINBHAI,ANITABEN DAUGHTER OF PRAVINBHAI HARIBHAI AND WIFE OF,MINALBEN WIFE OF YATINBHAI PRAVINBHAI,AMAN MANISHBHAI PATEL,PARTH YATINBHAI PATEL-MINOR THROU. HIS NATURAL GUARDIAN AND FATHER YATINTBHAI P PATEL,JAYESHBHAI RAMANBHAI,RAGHUBHAI MERAJBHAI DESAI,JENAJI KACHRAJI THAKOR,BHATHIBHAI HARJIBHAI DESAI	RULE SERVED,MR MANISH M KAUSHIK
3190	CRA/286/2013	08/07/2015	KHEMABHAI BHIKHABHAI KANBI,	MR SP MAJMUDAR	DEPUTY COLLECTOR,THE MAMLATDAR,KANBI KALABHAI KHETABHAI,KANBI VIRABHAI BHIKHABHAI,KANBI BHIKHABHAI DANABHAI,KANBI MADEVBHAI VIRABHAI,KANBI RAMESHBHAI VIRABHAI	GOVERNMENT PLEADER,MR YM THAKKAR,MR PRATIK Y JASANI
3191	CRA/290/2013	11/02/2015	HETAL RAJENDRABHAI DESAI WIFE OF AMAN GIRDHARLAL MEHTA,	MS MANISHA LAVKUMAR	AMAN GIRDHANLAL MEHTA,	MR SS BELSARE
3192	CRA/291/2013	03/08/2015	GHANCHI BAI FATMABEN SULEMAN,YUSUFBHAI MOHMEDBHAI	MR AR THACKER	RAHEMAT SULEMAN MOJAN WIFE OF GHANCHI IBRAHIM HUSAIN KALAVAT,SARBAI SULEMAN MOJAN WIFE OF GHANCHI YUSUF KASAM MOJAN,ASHABAI SULEMAN MOJAN WIFE OF GHANCHI KASAM UMAR AMRELIYA,SARBAI ISMAIL MOJAN WIFE OF GHANCHI HASAN HUSAIN CHUDALI,AMINA ISMAIL MOJAN WIFE OF GHANCHI IBRAHIM HUSAIN JADALA,HURBAI WIFE OF KASAM MOJAN,NASIMA D/O YUSUFBHAI MOJAN,,SULEMAN S/O YUSUFBHAI MOJAN,,GHANCHI YUSUF KASAM MOJAN,SABIRA KASAM MOJAN WIFE OF GHANCHI JAMAL MOHMED TALIYA,SABINA D/O SABIRA JAMALBHAI TALIYA,NAKISHA D/O SABIRA JAMALBHAI TALIYA,ZUNED S/O SABIRA JAMALBHAI TALIYA,FIZA D/O SABIRA JAMALBHAI TALIYA	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR KIRTIDEV R DAVE,MR RAHUL K DAVE
3193	CRA/292/2013	17/01/2014	DINESHBHAI MISTRY,	MS. SHAILI A KAPADIA	MITHIBEN HARISHBHAI PRAJAPATI,HARISHCHANDRA MADHUBHAI PRAJAPATI	(MR NALIN K THAKKER)
3194	CRA/294/2013	09/08/2017	DAHYABHAI BHURABHAI PETHANI (DECD.) THROUGH LEGAL HEIRS,,ARJANBHAI DAHYABHAI PETHANI,MULJIBHAI DAHYABHAI PETHANI,JAYANTILAL DAHYABHAI PETHANI	MR PREMAL S RACHH	DEPUTY COLLECTOR,MAMLATDAR,GORDHANBHAI MEGHJIBHAI PADARIYA,KESHAVBHAI MEGHJIBHAI PADARIYA	GOVERNMENT PLEADER,NOTICE SERVED,MR TUSHAR L SHETH
3195	CRA/301/2013	27/12/2013	MARUTI NANDAN COURIER PVT LTD,JIVANBHAI DEVJIBHAI BHOGAYATA	DR RAJESH H ACHARYA	SHREE MARUTI COURIER SERVICES PVT LTD,	MR YJ TRIVEDI

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3196	CRA/302/2013	17/03/2017	HEMENDRA ISHWARBHAI PATEL THROUGH POA PIYUSH B TRIVEDI,SAGAR SANAND INFRA BUILD PRIVATE LIMITED	MR PREMAL R JOSHI	GOKULBHAI SHANABHAI-DECD. THROUGH LEGAL HEIRS,USHABEN WIDOW OF GOKULBHAI FOR HIMSELF AND AS LEGAL AND NATURAL GUARDIAN OF,JIGNESHBHAI GOKULBHAI,DINESHBHAI SHANABHAI-DECD. THROUGH LEGAL HEIRS,MANJULABEN WIDOW OF DINESHBHAI FOR HERSELF AND AS LEGAL,HASHUMATIBEN SHANABHAI,DINESHBHAI AMBALAL,SANNUBEN DINESHBHAI FOR HERSELF AND AS LEGA AND NATURAL GUARDIAN OF,MITANGANI DINESH AMBALAL,KANTIBHAI JOITARAM,REVABEN JOITARAM,GITABEN KANTIBHAI,ANJANABEN KANTIBHAI,HARIBHAI MAHIPATBHAI (DELETED),ASHOKBHAI HARIBHAI,RAJNIBHAI JAYANTIBHAI PATEL,BALDEVJI MANSANGJI,RAGHVENDRAJI DHARMENRABHAI	,NOTICE SERVED BY DS,DELETED,MR PRATIK Y JASANI
3197	CRA/303/2013	23/12/2014	DHAMARAJSINH MANGALSINH JADEJA,MANGALSINH SHIVUBHA JADEJA	MR TUSHAR L SHETH	HARDEVSINH SHIVUBHA JADEJA,	MR ANSHIN H DESAI
3198	CRA/304/2013	02/08/2017	RAJEEV SOOD HEAD,UROLOGY DIVISION,	NOTICE SERVED,VENU H NANAVATY	MAHESHBHAI RAMANLAL DESAI MANAGING TRUSTEE AND MEDICAL,	MR HEMANG M SHAH
3199	CRA/306/2013	02/09/2014	BHUPENDRABHAI CHUNIBHAI PATEL THROU. POA NIMESHBHAI Y PATEL,SURYAKANTBHAI CHUNIBHAI PATEL THROU. POA NIMESHBHAI Y PATEL,BHARATKUMAR CHUNIBHAI PATEL THROU. POA NIMESHBHAI Y PATEL	MR MRUGEN K PUROHIT	KASHIBEN BHIKHABHAI PANCHAL,SITARAMBHAI BHIKHABHAI PANCHAL,BALDEVRAM BHIKHABHAI PANCHAL,DIPAKBHAI BALDEVBHAI PANCHAL,JAGDISHBHAI BALDEVBHAI PANCHAL,ATULBHAI BALDEVBHAI PANCHAL,MAHENDRABHAI BHIKHABHAI PANCHAL	NOTICE NOT RECD BACK,NOTICE UNSERVED,DELETED,MR HM PARIKH,MR.HEMANG H PARIKH
3200	CRA/308/2013	11/03/2014	HARSHADBHAI GORDHANDAS SHAH S/O DECD. MANJUBEN GUDHARDAS SHAH,HANSABEN HARSHADBHAI SHAH,RUPABEN HARSHADBHAI SHAH,AMOLA HARSHADBHAI SHAH,VAISHALI HARSHADBHAI SHAH,DHARA HARSHADBHAI SHAH	(MR MB GANDHI),MR CHINMAY M GANDHI	PRATIPBHAI RAVIPRASAD SANGHVI-DECD.,NILANGKUMAR PRATIPKUMAR SANGHVI,KARTIK PRATIPBHAI SANGHVI,SMT.MINAL MALAYA DESAI	,MR SHIVGAR P GOSAI
3201	CRA/309/2013	10/06/2015	DAYALBHAI KHODABHAI BHIKADIYA,RAMJIBHAI KHODABHAI BHIKADIYA	MR BA SURTI	HARDIKBHAI NAGJIBHAI JETHANI,VALIBEN NAGJIBHAI JETHANI,RAMJIBHAI GANESHBHAI JETHANI,JIVRAJBHAI KARAMSHIBHAI JETHANI,LALJIBHAI KARAMSHIBHAI JETHANI,JASMATBHAI KARAMSHIBHAI JETHANI,NARSHIBHAI KARAMSHIBHAI JETHANI,ZAVERBHAI KARAMSHIBHAI JETHANI,KARSANBHAI LIMBABHAI JETHANI-DECD.THRO HEIRS,PARVATIBEN KARSANBHAI JETHANI,BHIKHABHAI KARSANBHAI JETHANI,MOHANBHAI KARSANBHAI JETHANI,RAMESHBHAI KARSANBHAI JETHANI,DHIRUBHAI KARSANBHAI JETHANI,PRABHABEN KARSANBHAI JETHANI,SANGEETABEN KARSANBHAI JETHANI,NAGJIBHAI PARSHOTTAMBHAI JETHANI,KALUBHAI PARSHOTTAMBHAI JETHANI,VITTALBHAI PARSHOTTAMBHAI JETHANI,MAMLATDAR GADADA,DEPUTY COLLECTOR	,NOTICE SERVED,MR TULSHI R SAVANI
3202	CRA/310/2013	05/12/2013	INDRAVIJAYSINH BAHADURSINH JADEJA,DILIPSINH BAHADURSINH JADEJA,MANHARSINH BAHADURSINH JADEJA	MR PADMRAJ K JADEJA	GYANCHAND SEVALDAS MAGHIYANA,	MR YH MOTIRAMANI
3203	CRA/311/2013	05/12/2013	INDRAVIJAYSINH BAHADURISNH JADEJA,DILIPSINH BAHADURSINH JADEJA,MANHARSINH BAHADURSINH JADEJA	MR PADMRAJ K JADEJA	AMARLAL SEVALDAS MAGHIYANA,SURESH SEVALDAS MAGHIYANA	MR YH MOTIRAMANI

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3204	CRA/312/2013	15/03/2016	LAKHAJI KARIMKHAN MALEK,FIROJKHAN KARIMKHAN MALEK	MR PS CHAMPANERI	PUNJIBAI DAUGHTER OF SATAJI MEGHARAJ MALEK,JASUBAI ALIAS JAHUBAI D.O. SATAJI MEGHARAJ MALEK,DANIBAI D.O. HEBATKHAN MEGHARAJ MALEK,DEVAJI SATAJI MALEK,JIVAJI SATAJI MALEK,RAVAJI SATAJI MALEK,IKBALKHAN SATAJI MALEK,SARDARKHAN SATAJI MALEK,AARIKHAN HEBATKHAN MALEK,MEGHARAJ VAJAJI MALEK,DARIYAKHAN LAKHAJI MALEK	UNSERVED EXPIRED (N),(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS,MR BHARAT BHAVSAR
3205	CRA/314/2013	11/09/2014	KKHUMANSINH GOVUBHA RATHOD,	MR ASHISH M DAGLI	NANKUNVARBA CHANDUBHA RATHOD,DEPUTY COLLECTOR,MAMLATDAR SHRI	NOTICE SERVED,(MRS VD NANAVATI)
3206	CRA/315/2013	01/12/2014	RUKSHMANIBEN WD/O VASANTBHAI THAKOREBHAI KAHAR,GAJENDRA VASANTBHAI KAHAR,HEMENDRA VASANTBHAI KAHAR,RITABEN D/O VASANTBHAI KAHAR,FALGUNI D/O VASANTBHAI KAHAR	MR P P MAJMUDAR	SHANTILAL THAKORBHAI KAHAR,NAVINBHAI THAKORBHAI KAHAR	MR AMIT V THAKKAR
3207	CRA/317/2013	11/12/2013	BIPINCHANDRA DHANJIBHAI SHAH,	MR VIRAL K SALOT	DABHI LALITBHAI GANESHBHAI,	MR. PANAM C SONI
3208	CRA/318/2013	24/09/2014	UDESANG GOVUBHA RATHOD,	MR ASHISH M DAGLI	NANKUNVARBA CHANDUBHA RATHOD,DEPUTY COLLECTOR,MAMLATDAR SHRI	NOTICE SERVED,(MRS VD NANAVATI)
3209	CRA/320/2013	21/03/2014	GHANSHYAMBHAI BABALDAS PATEL,	MR MJ PARIKH	KANUBHAI NARANDAS PATEL,NATWARSANG BABUJI IN PERSON AND KARTA AND MANAGER,SHARDABEN NATWARSINGH,HEIRS OF JITENDRASINH NATWARSINH,ASHOKSINH NATWARSINH,MUKESHSINH NATWARSINH,GITABEN JITENDRASINH,LEGAL GUARDIAN OF MINOR YOGESH JITENDRASINH,LEGAL GUARDIAN OF MINOR DIPIKA JITENDRASINH,JITENDRA NATWARSINH,RAJUJI DHIRUJI,SUSHILABEN BABUJI,SAJJANBEN JAHANJI,SHANTABEN WD.O. KANTIJI JAHANJI,RAJU KANTIBHAI,MINABEN KANTIBHAI,NAGJIBHAI NUNDHABHAI BHARVAD,JOSHI VIMAL MUKUNDBHAI	
3210	CRA/321/2013	26/11/2013	GHANSHYAMBHAI BABALDAS PATEL,	MR MJ PARIKH	SOMABHAI ISHWARBHAI PATEL,MRUGESH KANUBHAI PATEL,GITABEN WD.O. BHARATSINGH KANTILAL IN PERSON AS WELL AS,DILIPSINH KANTILAL IN PERSON AS WELL AS KARTA OF HUF,KAILASBEN KANTILAL,JASHWANTSINGH JESANGJI IN PERSON AS WELL AS KARTA AND,DASHRATHSINGH JASHWANTSINGH,RANJITSINGH JESANGJI EXPIRED THROUGH HIS LEGAL HEIRS,LILABEN RANJITSINGH,MINOR AKASH RANJITSINGH THROUGH HIS LEGAL GUARDIAN,ARTI RANJITSINGH,KANUJI JESANGJI IN PERSON AS WELL AS MANAGER AND KARTA OF HUF,SHARDABEN LAXMANSING,CHETAN LAXMANSING,SONALBEN AMARSING,TEJALBEN AMARSING,ASHABEN AMARSING,SHANKAR AMARSING,NAGJIBHAI NUNDHABHAI BHARVAD,JOSHI VIMAL MUKUNDBHAI	

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3211	CRA/322/2013	09/07/2015	THAKOR GANDAJI VISHAJI,	MR VIJAY H NANGESH	STATE OF GUJARAT,PRANT OFFICER,MAMLATDAR KADI,THAKOR SHANTABEN GANDAJI,THAKOR RAMAJI GANDAJI,THAKOR LAXMANJI GANDAJI,THAKOR KANAJI HIRAJI,PATEL MADHAVLAL MAGANDAS,PATEL KESHAVLAL MAGANDAS,PATEL KESHAVLAL MAGANDAS,PATEL GOMTIBEN MAGANDAS,PATEL RATILAL MAGANDAS,PATEL KANTIBHAI MAGANDAS,PATEL JOITIBEN WO. MAGANDAS,THAKOR BABUJI LAXMANJI,THAKOR DAHYAJI FULAJI	GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N),MR. YOGENDRA THAKORE
3212	CRA/323/2013	22/09/2014	MOHMMADBHAI SULEMAN GHANCHI,	MR P P MAJMUDAR	MARIAM PIRUBHAI GHANCHI,RAFIKBHAI PIRUBHAI GHANCHI,SAUKATBHAI PIRUBHAI GHANCHI,NOORJANHA PIRUBHAI GHANCHI,ZUBEDA PIRUBHAI GHANCHI,RASULBHAI PIRUBHAI GHANCHI	NOTICE SERVED BY DS,MR SURESH B BHATT
3213	CRA/324/2013	30/09/2015	NAVGHANBHAI CHATURBHAI TALPADA THROU. POA SUNILBHAI BABUBHAI TALPADA,BALUBHAI NAVGHANBHAI TALPADA THROU. POA SUNILBHAI BABUBHAI TALPADA,MANUBHAI NAVGHANBHAI TALPADA THROU. POA SUNILBHAI BABUBHAI TALPADA,HIRABHAI NAVGHANBHAI TALPADA THROU. POA SUNILBHAI BABUBHAI TALPADA	MR JINESH H KAPADIA	BABUBHAI MAHIJIBHAI TALPADA,	MR JIGAR G GADHAVI
3214	CRA/325/2013	17/12/2014	PREMNARAYAN JAGDISHPRASAD AGARWAL,	MR AR GUPTA	AMARABHAI VALUBHAI BHARVAD,MOHANBHAI BHIKHABHAI BHARVAD	
3215	CRA/327/2013	02/09/2014	PUSHPABEN BAHADURSINH,	MR ARPIT A KAPADIA	REKHABEN RANJITSINH DASONDI,GHANSHYAM RANJITSINH DASONDI,KIRANBEN GHANSHYAMBHAI DASONDI,SAGAR GHANSHYAMBHAI DASONDI,KRISHNA GHANSHYAMBHAI DASONDI,VINAY RANJITSINH DASHONDI,SAROJBEN GHANSHYAMPRASAD SHASTRI,TARABEN BAHADURISNH BAROT	,NOTICE SERVED,MR HRIDAY BUCH
3216	CRA/328/2013	22/07/2015	ROSHAN MINU GAI,MINU KAVASHJI GAI	MR NILESH A PANDYA	BAMANBA KAVASHJI MISTRY,	MR P P MAJMUDAR
3217	CRA/329/2013	27/03/2019	MUKESH RAM LABHAYA,	MS TRUSHA K PATEL	BHAGIRATHSINH RAJENDRASINH VAGHELA HIMSELF AND NATURAL GUARDIAN OF,KULDIPSINH RAJENDRASINH VAGHELA-MINOR,JAYVIRSINH MEGHRAJSINH VAGHELA MINOR THROUGH KIRANBA MEGHRAJSINH VAGHELA,RAJENDRASINH BALUBHA VAGHELA,MEGHRAJSINH BALUBHA VAGHELA,SABUBHAI SAMANTBHAI VAGHELA-KACHRAJI THAKOR,COLLECTOR SHRI AHMEDABAD,LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,MR JAYESH A KOTECHA,MR RT SONGARA
3218	CRA/330/2013	16/07/2015	M/S CHHOTABHAI RANCHODBHAI PATEL & CO.,HIMANSHU SUMANBHAI PATEL	MR JIGAR M PATEL	MISTRY KANUBHAI KHUSHALBHAI DECD THRO HEIRS,MANJULABEN MISTRY W/O KANUBHAI KHUSHALBHAI,NITINBHAI KANUBHAI MISTRY,SANGITABEN D/O KANUBHAI MISTRY,SHITALBEN D/O KANUBHAI MISTRY	,UNSERVED EXPIRED (R),MR BR PARIKH,MR MIHIR PARIKH
3219	CRA/331/2013	05/05/2015	MUKESH BHAWARLAL OSTWAL,SHILPA COOPER WIRE INDUSTRIES	MS MOHINI K SHAH,MR MASOOM K SHAH	RAJESH KISHANLAL JAIN,DEEPAK DHIRAJLAL TAILOR	,MS RENISHA R VYAS
3220	CRA/332/2013	03/12/2013	GEETABEN NADKISHOR RAJPUT (GHERA SALAT),NANDKISHOR ISHWARLAL RAJPUT (GHERA SALAT)	MR MOHSIN M HAKIM	HASMUKHBHAI PATEL,GIRISHBHAI KISHORBHAI PATEL,ABDUL LATIF GULAM RASOOL DUDHWALA	

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3221	CRA/335/2013	17/10/2014	RUPABHAI RAMJIBHAI CHAD,	MR MEHUL S SHAH	MAHANTSHRI GANGAGAIRI GURU MOHANGIRI,PAVANGIRIJI	(MR MB GANDHI),MR CHINMAY M GANDHI,MR.CHIRAG B UPADHYAY
3222	CRA/336/2013	03/11/2014	GOVINDBHAI UMEDBHAI PARIKH,	MR KP CHAMPANERI	GUJARAT ELECTRICITY BOARD VIRAMGAM THROUGH,GANESH ENTERPRISE A PARTNERSHIP FIRM	DELETED,MR DIPAK R DAVE
3223	CRA/337/2013	04/08/2016	PRATHMESH FARMS PVT LTD THROU. DIRECTOR,VIKRAM FARMS PVT LTD THROU. DIRECTOR,RAMYURI FARMS PVT LTD THROU. DIRECTOR,DASHRATH FARMS PVT LTD THROU. DIRECTOR,MOUNANG FARMS PVT LTD THROU. DIRECTOR,KRINESH FARMS PVT LTD THROU. DIRECTOR,BHOJISHAN (INVESTMENT) INFRASTRUCTURES PVT LTD THROU. DIRECTOR,PRATHMESH INVESTMENTS PVT LTD THROU. DIRECTOR,RAMYURI INVESTMENTS PVT LTD THROU. DIRECTOR,NASHALVISH INVESTMENTS PVT LTD THROU. DIRECTOR,DASHRATH INVESTMENTS PVT LTD THROU. DIRECTOR,SUDAMA FARMS PVT LTD THROU. DIRECTOR,SHANTI FARMS PVT LTD THROU. DIRECTOR,SEJAL FARMS PVT LTD THROU. DIRECTOR,SHALIMAR FARMS PVT LTD THROU. DIRECTOR	MR SHITAL R PATEL,MR VISHAL K SEVAK	MAGANBHAI DAYALBHAI PATEL,KRISHNA CORPORATION PARTNERSHIP FIRM,KISHORE K GOSWAMI,UNROHIT COOPERATIVE HOUSING SOCIETY LIMITED,GAJANAND SURAJBHAN AGRAWAL,SUMANGAL CORPORATION A REGIST. PARTNERSHIP FIRM	MR MEHUL S SHAH,MR OMKAR C DAVE,MR SIRAJ R GORI,JENIL M SHAH
3224	CRA/338/2013	17/07/2015	KANUBHAI SAVABHAI RABARI,	MS TANUJA N KACHCHHI,MR LALJI R MOKARIA	PUNJIBEN ALIAS SHANTABEN DAUGHTER OF PARSHOTAMBHAI,RAMANBHAI GOVINDBHAI RAI THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,MANIBHAI GOVINDBHAI RAI THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,DHANLAXMIBEN GOVINDBHAI RAI THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,SURYAKANTABEN GOVINDBHAI RAI THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,HEIRS OF DECEASED SHARDABEN D.O. GOVINDBHAI GALABBHAI RAI,MUKESHBHAI MANIBHAI PATEL THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,SHAILESHBHAI MANIBHAI PATEL THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,HITESHBHAI MANIBHAI PATEL THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,HEIRS OF DECEASED KAMLABEN ALIAS SUSHILABEN D.O. PARSHOTAMBHAI,BHUPENDRA KANTIBHAI PATEL,RAMILABEN KANTIBHAI PATEL THROU. POA PATEL BHUPENDRABHAI KANTIBHAI,MRUDULABEN KANTIBHAI PATEL THROU. POA PATEL BHUPENDRABHAI KANTIBHAI	,MR SP MAJMUDAR,MR P P MAJMUDAR
3225	CRA/340/2013	07/01/2014	NARANBHAI KHETABHAI PATEL DECD. THRO LEGAL HEIRS,PURSHOTTAMBHAI NARANBHAI PATEL,BHARATBHAI NARANBHAI PATEL,DINESHBHAI NARANBHAI PATEL,VANITABEN NARANBHAI PATEL,PURSHOTTAMBHAI NARANBHAI PATEL,BHARATBHAI NARANBHAI PATEL,DINESHBHAI NARANBHAI PATEL	MR JV JAPEE	NAINESHKUMAR BABALDAS PATEL,JAYSHRIBEN KIRITBHAI PATEL,VIJAYKUMAR KANTILAL SHAH	,(MR PARESH M DARJI)
3226	CRA/341/2013	05/11/2014	ARCHANABEN JIGNANSHUBHAI JOSHI DAUGHTER OF JAGDISHBHAI G JOSHI,MINOR NUPUR JIGNANSHUBHAI JOSHI THROUGH POA ARCHANABEN JIGNANSHUBHAI	MR HIMANSHU C DESAI	JIGNANSHU MAHENDRABHAI JOSHI,	MR MOUSAM R YAGNIK
3227	CRA/342/2013	23/09/2014	AMRISH VINODCHANDRA MEHTA,	MS MEGHA JANI	KANA DESUR BHUTIYA,	MR P P MAJMUDAR

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3228	CRA/343/2013	17/07/2015	NILESHBHAI HIRABHAI RATHOD,YOGESHBHAI HIRABHAI RATHOD	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA	RANIBEN HIRABHAI RATHOD,DEPUTY DIRECTOR	GOVERNMENT PLEADER,MS ARCHANA U AMIN
3229	CRA/344/2013	28/07/2014	YOGESH SAVAILAL PATEL,	MR DHARMENDRA PARIKH	MAHADEV NATUBHAI DESAI,BHAVNABEN SHAILESHBHAI DESAI,HEIRS OF RAMANBHAI CHATURBHAI PATEL,MANJULABEN RAMANBHAI PATEL,HEIRS OF NAGJIBHAI CHATURBHAI PATEL,PUNJIBEN WIDOW OF NAGJIBHAI CHATURBHAI PATEL,NILESHBHAI NAGJIBHAI PATEL,BHUPENDRABHAI NAGJIBHAI PATEL,SAVITABEN DAUGHTER OF CHATURBHAI HATHIBHAI PATEL,NATWARBHAI CHATURBHAI PATEL,HEIRS OF ARVINDBHAI CHATURBHAI PATEL,SUMITRABEN WIDOW OF ARVINDBHAI CHATURBHAI PATEL,JAYSHREEBEN ARVINDBHAI PATEL,DEEPAKBHAI ARVINDBHAI PATEL,JITENDRABHAI ARVINDBHAI PATEL,KANTABEN CHATURBHAI PATEL,NILA DAUGHTER OF KESURDAS SANGHVI WIFE OF ROHITBHAI SHAH	
3230	CRA/346/2013	06/08/2014	JAVARAWALA IBRAHIMBHAI AHMEDJI (DECD.),FATEMABIBI IBRAHIMBHAI JAVRAWALA,KASAM IBRAHIMBHAI JAVRAWALA,ASIF IBRAHIMBHAI JAVRAWALA,ASLAM IBRAHIMBHAI JAVRAWALA,MOHAMMED ASIF IBRAHIMBHAI JAVRAWALA,FARZANA IBRAHIMBHAI JAVRAWALA,ASFAK IBRAHIMBHAI JAVRAWALA,RUBINA IBRAHIMBHAI JAVRAWALA	MR SUREN M SHAH	YAKUBBHAI HABIB SUPEDIWALA,	MR ZUBIN F BHARDA
3231	CRA/347/2013	02/12/2014	RASIKBHAI VAHERABHAI PATEL,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	CHANDUBHAI VAHERABHAI PATEL,CHIMANBHAI VAHERABHAI PATEL,JAYANTIBHAI VAHERABHAI PATEL-DECD. THROUGH LEGAL HEIRS,MANJULABEN JAYANTIBHAI PATEL,JIGNESH JAYANTIBHAI PATEL,DHARMESH JAYANTIBHAI PATEL,VAISHALIBEN JAYANTIBHAI PATEL,HARSHIDA JAYANTIBHAI PATEL	,NOTICE SERVED,MR TATTVAM K PATEL
3232	CRA/348/2013	05/12/2014	DEVUBEN DAUGHTER OF SODABHIA PUNABHAI AND WIFE OF TEJABHAI SAVJIBHAI,PRABHABEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF JAMABHIA AMARSHIBHAI	MR MEHUL S SHAH	BADHUBEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF VAJABHAI KARAMSHIBHAI JERIYA,MADHUBEN DAUGHTER OF SODABHAI PUNABHAI WIDOW OF JALABHAI LAGHRABHAI,BACHUBEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF JIVRAJBHAI KALABHAI,MOTABEN ALIAS MOTIBEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF CHHAGANBHAI SABARIYA,RANJABEN DAUGHTER OF CHHAGANBHAI SABARIYA,SHAYARBHAI CHHAGANBHAI SABARIYA,BHANUEN DAUGHTER OF CHHAGANBHAI SABARIYA,SUKHIBEN DAUGHTER OF CHHAGANBAHI SABARIYA,VIPUBEN DAUGHTER OF CHHAGANBHAI SABARIYA-DELETED BEFORE THE LOWER COURT,MANKUBEN DAUGHTER OF CHHAGANBHAI SABARIYA THROUGH SHAYARBHAI C SABARIYA,VAJABHAI KARAMSHIBHAI ZEZARIYA	,MR ASHISH M DAGLI,MR PATHIK M ACHARYA

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3233	CRA/349/2013	05/12/2014	DEVUBEN DAUGHTER OF SODABHAI PUNABHAI AND WIFE OF TEJABHAI SAVJIBHAI,PRABHABEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF JEMABHAI AMARSHIBHAI	MR MEHUL S SHAH	BADHUBEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF VAJABHAI,NADHUBEN DAUGHTER OF SODABHAI PUNABHAI WIDOW OF LALABHAI LAGHRABHAI,BACHUBEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF JIVRAJBHAI KALABHAI,MOTABEN ALIAS MOTIBEN DAUGHTER OF SODABHAI PUNABHAI WIFE OF CHHAGANBHAI SABARIYA,RANJANBEN DAUGHTER OF CHHAGANBHAI SABARIYA,SHAYARBHAI CHHAGANBHAI SABARIYA,BHANUBEN DUAGHTER OF CHHAGANBHAI SABARIYA,SUKHIBEN DAUGHTER OF CHHAGANBHAI SABARIYA,VIPUBEN DAUGHTER OF CHHAGANBHAI SABARIYA-DELETED BEFORE THE LOWER COURT,MANKUBEN DAUGHTER OF CHHAGANBHAI SABARIYA THROUGH SHAYARBHAI C SABARIYA,VAJABHAI KARAMSHIBHAI ZEZARIYA	,MR ASHISH M DAGLI,MR PATHIK M ACHARYA
3234	CRA/350/2013	13/07/2015	DILIPBHAI BHIMJIBHAI RATHOD,	MR SP MAJMUDAR,MR P P MAJMUDAR	RAMESHBHAI HEMCHANDRA PARMAR,	MR PREMAL R JOSHI
3235	CRA/351/2013	04/02/2014	KIRANBHAI DILIPBHAI TAILOR,	MR VIMAL A PUROHIT	LEENA WIFE OF KIRANBHAI DILIPBHAI TAILOR AND D/O SHASIKANT,	MR RF BHAGAT
3236	CRA/352/2013	08/06/2015	JIVRAJBHAI RAMJIBHAI TIMBADIYA,	MR SHUSHIL R SHUKLA	THE DEPUTY COLLECTOR,THE MAMLATDAR,TALATI CUM MANTRI,RAVJIBHAI NANJIBHAI RAIYANI	GOVERNMENT PLEADER,MR.RUCHIR R JOSHI,HARDIK D MEHTA
3237	CRA/353/2013	26/08/2014	JADEJA DHRUPATBA ANIRUDDHSINH,	MR KEYUR A VYAS,HCLS COMMITTEE	JASMATBHAI AVACHARBHAI KASUNDRA,DAYALJIBHAI NARSHIBAHI AGHERA,REVABHAI BHIMABHAI GODHANI,JADAVJIBHAI BHIMABHAI GODHANI,VALLABHBHAI BHIMABHAI GODHANI,CHANDUBHAI JILUBHA	NOTICE SERVED,MR.RUCHIR R JOSHI
3238	CRA/354/2013	23/09/2014	BHALABHAI MANGABHAI AHIR,	MR DHAVAL D VYAS	RAMESHBHAI BHIKHUBHAI MISTRI,	(MR PRANAV S DAVE),MR SHIVANG M SHAH
3239	CRA/355/2013	07/01/2014	BHARVAD REVABHAI JIVANBHAI,	(MR NIKHIL D JOSHI)	K PATEL BHARATBHAI HEMABHAI,K PATEL MADHUBEN HEMABHAI,K PATEL SAKUBEN HEMABHAI,K PATEL VASUBEN HEMABHAI,K PATEL HALUBHAI HEMABHAI,K PATEL BHALUBHAI HEMABHAI,MAMLATDAR AND AGRICULTURAL LAND TRIBUNAL VIRAMGAM,DEPUTY COLLECTOR VIRAMGAM PRANT	
3240	CRA/1/2014	04/02/2014	AHMEDBHAI RAHIMBHAI BALIM,	MR MEHUL S SHAH	NONE,	
3241	CRA/2/2014	08/05/2014	SUSHMITA RAJENDRAKUMAR PARMAR,MANJULA VIRENDRAKUMAR PARMAR	MR MEHUL S SHAH	HAJI ADAM METAR BHANGARWALA-DECD. THROUGH LEGAL HEIRS,SIDIK HAJI METAR,KADAR HAJI METAR	NOTICE NOT RECD BACK,MR PREMAL S RACHH
3242	CRA/3/2014	08/05/2014	SUSHMITA RAJENDRAKUMAR PARMAR,MANJULA VIRENDRAKUMAR PARMAR	MR MEHUL S SHAH	HAJI ADAM METAR BHAGARWALA-DECD.,SIDIK HAJI METAR,KADAR HAJI METAR	,MR PREMAL S RACHH
3243	CRA/4/2014	21/01/2014	PATHAN AREFKHAN NUR MAHMOMADKHAN,	MR DK PRAJAPATI	LIYAKAT ALLARKHA PATHAN,	
3244	CRA/5/2014	06/07/2015	BIPINCHANDRA BHANABHAI SHAH,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	KASHIBEN KESHAVBHAI RAJPUT-DECD.,RAMESHBHAI KESHAVBHAI RAJPUT,RATILAL KESHAVBHAI RAJPUT,KIRANBHAI KESHAVBHAI RAJPUT	,MR DHAVAL D VYAS

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3245	CRA/7/2014	04/03/2014	JAYPRAKASH ANOKHILAL GUPTA,	MR IMTIYAJ M KURESHI,MR AFTABHUSEN ANSARI	KIRANBEN NIRAJKUMAR GUPTA,	(MR MS MAJMUDAR),MR SNEHAL J NAYAK
3246	CRA/8/2014	28/01/2014	DHIRENDRABHAI HASMUKHLAL LOTIYA,	MR AB MUNSHI	SONALBEN BHARATKUMAR KHIMANI,	MR VIMAL M PATEL
3247	CRA/9/2014	21/01/2014	RANMALBHAI RANABHAI AMAR,	MR SANDIP C SHAH	KARSANBHAI VISHABHAI,MAMLATDAR,PRANT OFFICER	
3248	CRA/10/2014	22/06/2015	SHEIKH ABDUL KARIM ABDUL RAHEMAN-DECD.,SHAKEENABEN A KARIM SUMARA,KHATIJABEN A KARIM,IQBALHUSSAIN A KARIM,GUL MOHAMMAD A KARIM,KHERUNISSA A KARIM,ZUBEDABEN A KARIM,NAZMUNISSA A KARIM,ABDULRAHIM A KARIM	MR DIPAL R RAVAIYA	ANWARHUSSAIN MAZZAFARHUSAIN-DECD.,TERHARABI ANWARHUSSAIN,KAUSAR ANWARHUSSAIN,ABDULLA ANWARHUSSAIN MINOR,AISHABE ANWARHUSSAIN MINOR,SANNA ANWARHUSSAIN MINOR	,MR AMAR D MITHANI
3249	CRA/11/2014	17/11/2014	BABUBHAI @ BALVANTBHAI KHETABHAI PATEL,	MR RC KAKKAD	NANUBHAI BHADABHAI VAMJA,MAHESHBHAI SHAMJIBHAI ANDHARA,JIVRAJBHAI MADHAVBHAI PATEL,PRANT OFFICER NAVSARI DY. COLLECTOR NAVSARI,MAMLATDAR JALALPOR	GOVERNMENT PLEADER,MR SP MAJMUDAR,MR. HJ KARATHIYA
3250	CRA/12/2014	29/07/2015	JAYESHBHAI ISWARBHAI PATEL,TARABEN ISWARBEN PATEL	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	NATHUBHAI CHHANABHAI AHIR,BHULABHAI CHHANABHAI AHIR	NOTICE SERVED,MR NV GANDHI
3251	CRA/14/2014	27/08/2019	BHUPATSINH NARSINH (DECD),RATANSINH BHUPATSINH GOHIL,GOPALSINH RATANSINH GOHIL,GAMANSINH RATANSINH GOHIL	MR JIGAR P RAVAL	RUPSINH HATHISINH GOHIL,BALUBEN RUPSINH GOHIL,ANOPBEN DAUGHTER OF RUPSINH GOHIL,GORDHANBHAI RUPSINH GOHIL,SURESHBHAI RUPSINH GOHIL,HANSABEN DAUGHTER OF RUPSINH GOHIL,SWARUPSINH RUPSINH GOHIL,VIKRAMSINH RUPSINH GOHIL,SHAKUNTABEN DAUGHTER OF RUPSINH GOHIL	,MR GAJENDRA P BAGHEL
3252	CRA/15/2014	19/06/2015	DHULABHAI RANCHHODBHAI PATEL,	MR TEJAS P SATTA,MR JAYESH V PATEL	OFFICE IN-CHARGE,THE GENERAL MANAGER	GOVERNMENT PLEADER,MR RITURAJ M MEENA
3253	CRA/16/2014	25/11/2014	GADA JIGAR KANTILAL,	MR P P MAJMUDAR	DEPUTY COLLECTOR,MAMLATDAR,NADODA DHANSANGBHAI PATUBHAI,TALATI-CUM-MANTRISHRI	GOVERNMENT PLEADER,NOTICE SERVED,MR.D K.PUJ
3254	CRA/18/2014	12/02/2014	SUKHDHAM RESIDENCY THRO POA DARPANBHAI HARESHKUMAR SHAH,	MR MTM HAKIM	HEIR OF RANCHHODBHAI MAGANBHAI PADHIYAR,LAXMIBEN RANCHHODBHAI PADHIYAR,HINABEN DHANANJAY PATEL	,MR SAURABH M PATEL
3255	CRA/19/2014	27/01/2014	NATIONAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	ASHOK MANIBHAI SOLANKI,VILINKUMAR DWARKADAS DESAI,MANSING HIMMAT BELDAR,SHAILESH J DISAWALA,UNITED INDIA INSURANCE COMPANY LIMITED.,DHULIBEN RATILAL KATARIYA	
3256	CRA/20/2014	12/06/2015	URMILABEN JITUBHAI GAJJAR,	MR MANISH R RAVAL	RAMNARESHBHAI JASHWANT KUKSHWAHA,NIRAJ JASHWANT KUSHWAHA	MR RN JASKIA
3257	CRA/21/2014	04/08/2015	HIMANSUBHAI AMRUTBHAI PATEL,AMRUTBHAI KACHRABHIA PATEL,BIDHANBHAI AMRUTBHAI PATEL,DIPIKABEN DAUGHTER OF AMRUTBHAI KACHRABHAI PATEL,BHARTIBEN WIFE OF AMRUTBHAI KACHRABHAI PATEL	(MR PARESH M DARJI)	PRACHI WIFE OF THE HIMANSHUBHAI AMRUTBHAI PATEL AND DAUGHTER,PARSHWA HIMANSHUBHAI PATEL	MR JV VAGHELA

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3258	CRA/23/2014	12/12/2014	HUSAINBHAI RAHIMBHAI KHALYANI,	MR NM KAPADIA	IMTIYAZ HUSAINBHAI KHALYANI,HASANBHAI RAHIMBHAI KHALYANI-DECD.,SHARIFABEN HASANBHAI KHALYANI,NURJAHABEN HASANBHAI KHALYANI,SALIMBHAI HASANBHAI KHALYANI,AARIFBHAI HASANBHAI KHALYANI,SAYARABEN HASANBHAI KHALYANI,AASHIFBHAI HASANBHAI KHALYANI,ALTAFBHAI HASANBHAI KHALYANI	,NOTICE SERVED BY DS,MS MEGHA JANI
3259	CRA/24/2014	12/09/2014	RAMABHAI HARMANBHAI-DECD. THROUGH LEGAL HEIRS,,MANIBEN WD/O. RAMABHAI HARMANBHAI,SURESHBHAI RAMABHAI,SAKARIBEN ALIAS SAKUBEN D/O. RAMABHAI HARMANBHAI	MR AR MAJMUDAR	PRAVINABEN JAYANTIBHAI PATEL DAUGHTER OF KASHIBHAI PATEL,	MR PARTHIV B SHAH
3260	CRA/28/2014	22/06/2015	KHIMJI HEMRAJ,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	AMINA A HABIB JIMANI,HANIF S/O HABIB JIMANI,,LATIF S/O HABIB JIMANI,HUSSAIN S/O HABIB JIMANI,TASLIM HUSSAIN,KALIM HUSSAIN	,MS MAMTA R VYAS
3261	CRA/29/2014	28/01/2014	DEOKINANDAN BILASRAI SHARMA,	MR.GAJENDRA D SHARMA	KAVITABEN SHAILENDRA SHARMA,SHAILENDRA DEOKINANDAN SHARMA	
3262	CRA/30/2014	06/03/2014	BHARAT VRAJLAL MISTRY,ASHOK KUMAR VRAJLAL MISTRY,SAVITABEN VRAJLAL MISTRY-DECD.	MR MANISH M KAUSHIK	VIDHYABEN WIDOW OF RAMSEVAK,DILIP RAMSEVAK PATEL	MR VIRAL V DAVE
3263	CRA/32/2014	14/10/2014	CHANDRAKANT GOPALJI KANABAR,	MR GAURAV CHUDASAMA	SAMBHAVNATHJI JAIN DERASAR DHARMADA TRUST,KIRITKUMAR POPATLAL SHAH,NARESH JAYANTILAL KORADIA,PRAFULBHAI NAVALCHANDRA TOLIA,KANUBHAI HARIBHAI DESAI,RAMESHBHAI DHRUMALBHAI SINDHI,RAJESH CHIMANLAL MEHTA,DHRUVBHAI HARIBHAI DESAI,RASIKLAL AMRUTLAL SHAH,CHHABILDAS GULABCHAND SHAH,HARSHADBHAI TRAMBAKLAL KORADIYA	DELETED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
3264	CRA/33/2014	05/12/2016	NATVARBHAI MAGANBHAI PATEL,BHOLABHAI MAGANBHAI PATEL,ISHWARBHAI MAGANBHAI PATEL	MR ASHISH H SHAH	STATE OF GUJARAT THRO SECRETARY,DEPUTY COLLECTOR,MAMLATDARSHRI HIMMATNAGAR,JASHODABEN VITHALBHAI PATEL THRO POA VITTHALBHAI NAGJIBHAI	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,APPEARANCE DELETED
3265	CRA/34/2014	19/12/2014	KOLI SARDARJI BHAVANJI,	MR HIMANSU M PADHYA	RABARI BABUBHAI MALABHAI,MAMLATDAR,SHAH CHANDULAL MANILAL-DECD.,SHAH VIMLABEN WIDOW OF SHAH CHANDULAL,SHAH DIPIKABEN CHANDULAL,SHAH BHARTIBEN CHANDULAL,SHAH JAYSHRIBEN CHANDULAL,SHAH NUTANBEN CHANDULAL,SHAH ASHOKKUMAR CHANDULAL,SHAH SANJAY(AJAY) KUMAR CHANDULAL,KOLI HIRAJI BHAVANJI,KOLI PRADHANJI HIRAJI,RABARI SHANKARBHAI MALABHAI,KOLI KAKALBHAI VAGHABHAI,KOLI ANUPBHAI VAGHABHAI,KOLI HAMIRBHAI VAGHABHAI,KOLI BABUBHAI VAGHABHAI,HARIJAN KALYANBHAI RAJABHAI,HARIJAN KALYANBHAI RAJABHAI,RABARI VIHABHAI NARSUNGBHAI,RABARI DHUDABHAI MASHRUBHAI,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE SERVED BY DS,DS AFF.NOT FILED (R),MR SP MAJMUDAR,MR P P MAJMUDAR,MR PRATIK Y JASANI,MR HARSHIL C DATTANI
3266	CRA/35/2014	24/03/2014	THAKOR MANSUKHBHAI JIVRAMBHAI,THAKOR NATUBHAI JIVRAMBHAI (DECD)THROUGH THAKOR MANSUKHBA	MR MEHUL M MEHTA	PATADIYA KALAVATIBEN CHHOTALAL,PATADIYA AMEEBEN RITESHBHAI	,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA

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3267	CRA/36/2014	24/04/2014	BHORANIYA USMANBHAI HASANBHAI-DECD. THROUGH LEGAL HEIRS,,BHORANIYA JANUBEN USMANBHAI,BHORANIYA NURIBEN USMANBHAI,BHORANIYA NURMAMAD USMANBHAI,BHORANIYA HALIMABEN USMANBHAI	MR ANSHIN H DESAI	MAMLATDAR,SHERASIYA VALIMAMAD JALALBHAI,SHERASIYA AAHMAD JALALBHAI,SHERASIYA MAHAMMAD JALALBHAI	NOTICE SERVED,(MR VM PANCHOLI)
3268	CRA/37/2014	15/10/2014	PATEL YOGESHKUMAR AMBALAL,	MR DK CHAUDHARI	PATEL DINESHBHAI AMBALAL,DEEPAKKUMAR NAROTAMDAS PATEL AND CO.,PATEL MAHENDRAKUMAR KANJIBHAI PARTNER OF	NOTICE SERVED BY DS,MR VISHAL C MEHTA,MR ANKIT SHAH,P B VELANI
3269	CRA/38/2014	31/03/2014	RAJU CHAMANAJI (RAJU ANDAJI MALI),	MR AFTABHUSEN ANSARI	PRAVINKUMAR RAVISHANKAR JOSHI,	MR JAYESH A KOTECHA,MR RT SONGARA
3270	CRA/39/2014	16/06/2015	UNION OF INDIA,ESTATE OFFICER AND SENIOR,D R M (W)	MR RAVI KARNAVAT	BHAGUBHAI VITHALBHAI PATEL,	MR HARNISH V DARJI
3271	CRA/40/2014	26/02/2014	BAROT HARIBHAI PUJIRAM,BAROT NIRANJANBHAI PUJIRAM,BAROT KRISHNAKANTBHAI PUJIRAM,BAROT KAILASBEN CHATURBHAI,BAROT MALABEN CHATURBHAI,BAROT HIRENBHAI CHATURBHAI,BAROT BAKULABEN CHATURBHAI,BAROT JIGARKUMAR CHATURBHAI,BAROT CHANDRIKABEN PRAVINBHAI,BAROT VINODBHAI PRAVINBHAI,BAROT JANAKBHAI PRAVINBHAI,BAROT ATULBHAI PRAVINBHAI	MS VARSHA BRAHMBHATT	THAKORE GANESHJI TALAJI,	
3272	CRA/41/2014	09/10/2014	SALIMBHAI MOGALKHA SHAIKH THROUGH POA NAUSHADMIYA HANIFMIYA SHAIKH,	MS MEENA VYAS	BASHIRBHAI DASHOTBHAI SHAIKH,RAFIKBHAI DASHOTBHAI SHAIKH,MOHAMADKHA GULABKHA SHAIKH	NOTICE SERVED,HCLS COMMITTEE,MS G R VIJAYALAKSHMI
3273	CRA/42/2014	03/08/2017	MAGANBHAI LAKHMANBHAI BHALODIYA DECD. THRO HEIRS,NAVINCHANDRA MAGANBHAI BHALODIYA,SHIRISHBHAI MAGANBHAI BHALODIYA,VAJIBEN MAGANBHAI BHALODIYA	MR SP MAJMUDAR	DEPUTY COLLECTOR,MAMLATDAR,KACHRABHAI RAVJIBHAI VAGHASIYA	GOVERNMENT PLEADER,MR MEHUL S SHAH
3274	CRA/43/2014	04/07/2018	SURAT PARSI PANCHAYAT BOARD THROUGH TRUSTEE JAMSHED P DOTIWALA,THE SECRETARY	MR. SAHIL M SHAH	S MANGALSEN CHOPRA SONS,	UNSERVED EXPIRED (R),MR KK TRIVEDI
3275	CRA/44/2014	04/11/2020	KISHOREBHAI LADHURAM CHAUDHARY,	MR RITURAJ M MEENA	VIDYABEN BALVANTBHAI SHELAT,HARIVADAN S BHATT,RUMA TUSHAR SHELAT	DECEASED LITIGANT,MR ANUJ K TRIVEDI,MR DHRUV K DAVE
3276	CRA/45/2014	28/04/2014	KISHORBHAI LADHURAMCHAUDHARY,	MR RITURAJ M MEENA	VIDYABEN BALVANBHAI SHELAT,HARIVADAN S BHATT	
3277	CRA/46/2014	25/08/2014	GAVE MAHELLI TODIWALA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	VISHWA FASHIONS PVT LTD,	NOTICE SERVED,MR DHAVAL SHAH
3278	CRA/47/2014	27/11/2014	LAKHMAN DEVSIBHAI MAKWANA,	MS KRUTI J VORA,HCLS COMMITTEE	MAMLATDAR,DISTRICT SUPPLY OFFICER	
3279	CRA/48/2014	13/10/2014	RAVJIBHAI BHIMJIBHAI CHAUHAN,	MR K S CHANDRANI	TAKHUBHA RATANSANG GOHEL (DECD) THROUGH MANJUBA TAKHUBH,JITENDRASINH TAKHUBHA GOHEL,KISHORSINH TAKHUBHA GOHEL,CHANDUBHA TAKHUBHA GOHEL,MAHENDRASINH TAKHUBHA GOHEL DELETED,RAJUBA PRAVINSINH CHAUHAN,JASHUBA JAYENDRASINH JADEJA	NOTICE SERVED,DELETED,NANA VATI ASSOCIATES

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3280	CRA/50/2014	19/07/2018	KAUSHIKBHAI NANUBHAI PATEL,	MR KIRAN C RAVAL	BHNUBHAI-BHANUPRASAD PARSOTTAMDAS VYAS,JASHVANT PARSOTTAMDAS VYAS,NITIN ISHWARBHAI PATEL	MR. SAHIL M SHAH,MR. SHAIL S SHAH
3281	CRA/51/2014	19/06/2015	M/S ARYAN MINES AND MINERALS CORPORATION,CHANDRESH CHHAGANBHAI PATEL,IMANUEL PASPALUTI JOGIYA	MR ASHISH M DAGLI	ATULKUMAR JAMNADAS SOMAIYA,	MR MEHUL S SHAH
3282	CRA/52/2014	13/08/2015	PUSHPABEN MADHUSUDAN UPADHYAY,	MR PREMAL R JOSHI	SHETH DAMODAR HIRJI ANE DEVKA BAHU CHARITABLE TRUST,RADHESHYAM G SODHANI,MOHINIDEVI RADHESHYAM SODHANI,ANIL RADHESHYAM SODHANI,SUNIL RADHESHYAM SODHANI,ANITA OM PRAKASH BHATADAT,GIRVATSINH SAMANTSINH ALIAS BAKABHAI JADAV	MR PRABHAKAR UPADYAY
3283	CRA/53/2014	18/06/2015	SAMJUBEN CHHAGANBHAI PANSURIYA,GEETABEN CHHAGANBHAI PANSURIYA,NEHABEN CHHAGANBHAI PANSURIYA,RAHUL CHAGANBHAI PANSURIYA	MR. ZALAK B PIPALIA	KISHOREBHAI VELJIBHAI PANSURIYA,KUNVARBEN VELJIBHAI PANSURIYA,RAMESHBHAI VELJIBHAI PANSURIYA,MUKESHBHAI VELJIBHAI PANSURIYA,RAMJIBHAI KESURBHAI VICHI,HAJABHAI KESURBHAI VICHI,RAJESHBHAI VAKMATBHAI VICHI,BHARATBHAI KARABHAI VICHI,DR.JAYANTILAL NARSINHBHAI BHANSALI,INDUMATIBEN JAYANTILAL BHANSALI,YASHVANTRAI MOHANBHAI JOSHI	NOTICE SERVED,UNSERVED EXPIRED (N),MR MOUSAM R YAGNIK,MR NIRAD D BUCH
3284	CRA/54/2014	21/04/2014	MAHARAJ SHRI NATHURAM SHARMA,	MR MEHUL S SHAH	AKHIL BHARAT VARSHIYA AUDICHYA BRAHM SAMAJ THROUGH SHAILESHBHAI ASHOKBHAI SHUKLA,	MS SD RAMI
3285	CRA/56/2014	23/07/2015	NAUSHEERBHAI NADARSHAHBHAI BACHA,FAROOKBHAI NADARSHAHBHAI BACHA	MR NIKUNT K RAVAL	STATE OF GUJARAT,DISTRICT COLLECTOR - SURAT,ASSISTANT COLLECTOR,MAMLATDAR - MAHUVA,FRENIBEN SOLIBHAI BACHA	GOVERNMENT PLEADER,MR ADIL R MIRZA
3286	CRA/58/2014	18/06/2015	M/S VADILAL INDUSTRIES LTD,	MR RAJESH K SAVJANI	VISTA FILMS PACKAGING PVT LTD,SRIMAN L RAMKRISHNAN- MANAGING DIRECTOR,SRIMAN ASHOK LAKHANI-CHAIRMAN	NOTICE SERVED,MR MG NAGARKAR,(MR HM PRACHCHHAK)
3287	CRA/59/2014	09/10/2014	HEIR OF DECEASED MADHAVSINH RAMSINH PARMAR,NATVARSINH MADHAVSINH PARMAR,HEIR OF DECEASED RAVJIBHAI KESHRISINH JADAV,RAISANGBHAI ALIAS GAFOORBHAI RAVJIBHAI JADAV,HEIR OF DECEASED MOTIBHAI KESHRISINH JADAV,MANUBHAI MOTIBHAI JADAV,HEIR OF DECEASED BHAVSINH KESHRISINH JADAV,AJITBHAI BHAVSINH JADAV	MR MA BUKHARI	THE SARPANCH,TALUKA DEVELOPMENT OFFICER,DIST. DEVELOPMENT OFFICER,COLLECTOR	NOTICE SERVED BY DS,MR HS MUNSHAW,MR.SHASHIKANT PARMAR
3288	CRA/60/2014	17/07/2015	AIRPORT AUTHORITY OF INDIA,	MR PS CHAMPANERI	SARASWATI EDUCATION TRUST AND TRUSTEE OF BHAGWATI VIDYALAYA,	MS SANDHYA D NATANI
3289	CRA/62/2014	12/06/2015	SHRI MANINAGAR SHRI SWAMINARAYAN GANDHISANSTHAN SHRIJI SAKALPMURTI,THE ADMINISTRATIVE TURSTEE AT KUTCH AND LANDLORD,,PURUSHOTAM PRAYADASJI SWAMISHRI , TRUSTEE,SANT AKHILESHWARDASJI SWAMISHRI, TRUSTEE,SANT BHAGVATPRIYADASJI SWAMI, TRUSTEE,JITENDRAPRIYADASJI SWAMISHRI, TRUSTEE,LALJI BHIMJI SENDHANI, TRUSTEE,PREMJI DEVRAJ VARSANI, TRUSTEE,HEMCHANDBHAI THAKARSHI CHOKEI, TRUSTEE - DECEASED,VASANTBHAI B PATEL, TRUSTEE	MR MEHUL S SHAH	DR JAGDISH B DAVE,	MR AR THACKER
3290	CRA/63/2014	20/07/2015	SADHNABEN WIDOW OF VITHHALBHAI SETH,	MR RJ GOSWAMI	DR. RAMAN JAGANNATH GUPTA,DR.YOJNABEN VASANTKUMAR DOSHI	NOTICE SERVED,MR ZUBIN F BHARDA

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3291	CRA/64/2014	18/03/2014	LEGAL HEIRS AND REPRESENTATIVES OF FAKIRBHAI CHAGANBHAI DEVIPUJAK,LATE DALUBEN FAKIRBHAI,VAJIRBHAI FAKIRBHAI,MANJU FAKIRBHAI,KOKLI FAKIRBHAI,SANTUBHAI FAKIRBHAI,YOUNGER DAUGHTER PREMIBEN FAKIRBHAI	HL PATEL ADVOCATES	LEGAL REPRESENTATIVES OF TALUKDAR KARIMKHANJI JORAVAR KHANJI,YAVARKHANJI UMRAVKHANJI,RASULKHANJI SARDARMAHMADKHANJI,MAHMADMIYA RAHIMMIYA,ISHAMIYA RAHIMMIYA,IKBALAHEMAD SAIYADAHEMAD KADRI,USMANALIKHANJI RASULKHANJI TALUKDAR,RIYAJAHEMAD MAKBULAHEMAD SAIYAD,GULAMAHEMADKHANJI JAMIYATKHANJI TALUKDAR	,DS AFF.NOT FILED (N),MR LR PATHAN
3292	CRA/65/2014	20/03/2017	KALAJI SHAMBHUJI THAKOR,	MR YOGESH G KANADE	STATE OF GUJARAT,CHIEF CITY DIRECTOR,MUNICIPAL COMMISSIONER,COLLECTOR,ASSISTANT T D O,RAMESHBHAI RAMABHAI PATEL	,MR. KISHAN H DAIYA
3293	CRA/69/2014	09/04/2014	VIPULBHAI HARJIVANDAS VORA,	MR K S CHANDRANI	AMIT NATVARLAL TANNA,DEPUTY ENGINEER,DEPUTY COLLECTOR SUB-DIVISIONAL MAGISTRATE	
3294	CRA/70/2014	13/10/2020	VIRENDRABHAI KALYANBHAI GOHEL,	MR MEHUL S SHAH	JENTIBHAI KESHUBHAI BAMBHANIYA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
3295	CRA/71/2014	26/11/2014	JAYANTIJI GIRHARIJI MALI,	MR ABHAYKUMAR P SHAH	NARSINHJI CHUNAJI MALI,ISHWARBHAI CHUNAJI MALI,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER,MR P P MAJMUDAR
3296	CRA/72/2014	04/09/2014	DHUKH DADAMBEN BHURABHAI,DHUKH RAMESHBHAI BHURABHAI,DHUKH JALABHAI BHURABHAI,DHUKH JAYANTIBHAI BHURABHAI,DHUKH CHAMANBHAI BHURABHAI,DHUKH DALJIBHAI BHURABHAI,DHUKH ISABHAI RAMJIBHAI,DHUKH ANADABHAI RAMJIBHAI,DHUKH SOMABHAI AMBUBHAI,DHUKH AMBUBHAI KALABHAI,DHUKH VIRABHAI KALABHAI,DHUKH HARCHANDBHAI VIRABHAI	MR N P CHAUDHARY,MR.DIPEN F CHAUDHARI	KOLI RAJABHAI RUPABHAI,KOLI MOHANBHAI RUPABHAI,KOLI SHANKARBHAI RUPABHAI,KOLI SAMUBEN JIVABHAI,MAMLATDAR,CIRCLE OFFICER,	GOVERNMENT PLEADER,MS ARCHANA R ACHARYA
3297	CRA/73/2014	25/03/2014	FATESINH MANGUBHA RATHOD,	MR RATHIN P RAVAL	NARMADA CEMENT COMPANY LIMITED,	
3298	CRA/76/2014	14/07/2015	JUNAGADH GRAIN SEEDS & SUGAR MERCHANT ASSOCIATION,	MR DIGANT B KAKKAD	MAHENDRA JANTILAL CHANDARANA,	MR ASHISH M DAGLI
3299	CRA/77/2014	09/07/2015	ISHWARBHAI HAMIRABHAI RABARI,	MR SP MAJMUDAR,MR KUNTAL A JOSHI	DEPUTY COLLECTOR,MAMLATDA,RABARI VAHAJIBHAI LALALBHAI	GOVERNMENT PLEADER,MR DHAVAL M BAROT
3300	CRA/78/2014	26/03/2014	NAKUM AIYUBBHAU MAKBULBHAI,	MR K I KAZI	ASSISTANT COMMANDANT AND INQUIRY OFFICER,COMMANDANT,CENTRAL INDUSTRIAL SECURITY FORCE,UNION OF INDIA	
3301	CRA/79/2014	22/06/2015	PANKAJKUMAR NATVARLAL PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	HUSAINBHAI ASMALBHAI (DECD) THROUGH HAJIBHAI HUSAINBHAI,JIVUBEN D/O HUSAINBHAI ASMALBHAI,SHAKINABEN D/O HUSAINBHAI ASMALBHAI,IBRAHIMBHAI HUSAINBHAI (DECD) THROUGH BILKISBANU D/O IBRAHIM,RASHIDABEN D/O IBRAHIMBHAI HUSAINBHAI,SIDDIKBHAI IBRAHIMBHAI MANDALI,AMINABEN IBRAHIMBHAI MANDALI,NASIMBANU IBRAHIMBHAI MANDALI	DELETED,MR BA SURTI
3302	CRA/80/2014	25/04/2014	ASHABEN W/O MANCHHABHAI UKABHAI PARADIYA AND D/O RANCHHODBHAI NAVALBHAI CHAUHAN,	MR VIJAY H NANGESH	THE STATE OF GUJARAT,MANCHHABHAI UKABHAI PARADIYA	
3303	CRA/83/2014	26/09/2014	SARLABEN SAMUAL CHRISTIAN W/O SAMUAL CHRISTIAN,	MR SAURABH M PATEL	DINESHBHAI KANTILAL THAKKAR,MADHUBEN KANTILAL THAKKAR,SHARADBHAI KANTILAL THAKKAR	

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3304	CRA/85/2014	02/04/2014	FUTURE GENERALI INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	DIVANJI DUNGARIA VASAVA,AMBALAL SHANKARBHAI VISALA,ISHUDAS MANGATABHAI VASAVA,MADHUBEN TULSIBHAI VASAVA,HASMUKHBHAI ZINABHAI VASAVA,DELETED	
3305	CRA/86/2014	27/07/2015	KAMLABEN MANSUKHBHAI KHASIYA,	(MR NIRZAR S DESAI)	RATILAL BHAVANBHAI DALVADI,JIVABHAI BHAVANBHAI DALVADI,SHAMJIBHAI BHAVANBHAI DALVADI,JASMATBHAI HIRABHAI DALVADI,HARIBHAI JASMATBHAI DALVADI,DEVJIBHAI JASMATBHAI DALVADI,KANTIBHAI JASMATBHAI,DEPUTY COLLECTOR,MAMLATDAR	NOTICE SERVED BY DS,HL PATEL ADVOCATES
3306	CRA/87/2014	30/07/2015	MAHESHBHAI KESHAVLAL PATEL,RATILAL ZAVERDAS PATEL,PRAVINBHAI PRAHLADBHAI PATEL,KUSUMBEN VIRAMDAS PATEL,SHANKARBHAI DUNGARBHAI PATEL,JYOTSANABEN ARVINDBHAI PATEL,NATAVARLAL AMBALAL PATEL,PRAVINBHAI PARSOTTAMDAS PATEL,VARSHABEN KAMLESHKUMAR MODI,KIRANKUMAR POPATLAL SHAH,HARSHADBHAI PREMJIBHAI PRAJAPATI,RAMESHBHAI MOHANLAL PATEL,DIPAKKUMAR RATILAL SHAH,JAYANTILAL M PATEL	MS MEGHA JANI	DEPUTY COLLECTOR,MAMLATDAR,RAKESHBHAI MADHAVLAL PATEL,SAIYAD NIJAMALI NISAR MAHMAD,SAIYAD RABIYABIBI VALIYODDIN,KURESHI LIYAKATALI ANAVARKHAN,SAIYAD SALIM AHAMAD AKBARMIYA,KANTILAL SHANKARDAS PATEL,REGIONAL MANAGER	NOTICE SERVED,MR RITURAJ M MEENA,MR.JAY S SHAH
3307	CRA/88/2014	22/12/2014	JASHODABEN DAMODARBHAI ALIAS DAMJIBHAI MAKWANA,	MR. HEMAL SHAH,B A PARMAR	GIRDHARLAL BHIMJIBHAI RAVRANI,	MR SS SAIYED
3308	CRA/90/2014	05/12/2014	HARILAL AMBABHAI VANSJALIYA @ HARIBHAI AMBABHAI VANSJALIYA,KHIMJI GANGARAM MAGANIYA	MR YN RAVANI	ARJANBHAI HIRABHAI KOLI-MAKWANA,	MR. HEMAL SHAH
3309	CRA/91/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BABUBHAI GORDHANBHAI SHINGALA,	MS ROMA I FIDELIS
3310	CRA/92/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BATUKBHAI BABUBHAI BHALSOD,	MS ROMA I FIDELIS
3311	CRA/93/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	GANDUBHAI MOHANBHAI MEGHANI,	MS ROMA I FIDELIS
3312	CRA/94/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	JAYANTIBHAI NATHABHAI PATEL,	MS ROMA I FIDELIS
3313	CRA/95/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	CHAMPABEN LAXMANBHAI PATEL,	MS ROMA I FIDELIS
3314	CRA/96/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	PRAGNESHBHAI SHANKARLAL MANDIR,	MS ROMA I FIDELIS
3315	CRA/97/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	GOVINDBHAI VALJIBHAI BUSA,VALJIBHAI NARSHIBHAI BUSA,MAHESHBHAI VALJIBHAI BUSA	MS ROMA I FIDELIS
3316	CRA/98/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BHAVANBHAI BHIMJIBHAI KORAT,	MS ROMA I FIDELIS
3317	CRA/99/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	JAYSUKHLAL CHHAGANLAL BUSA,	MS ROMA I FIDELIS
3318	CRA/100/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	MAHESHBHAI LALJIBHAI SAKHIA,	MS ROMA I FIDELIS
3319	CRA/101/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	MAHESHBHAI VALJIBHAI BUSA,GOVINDBHAI VALJIBHAI BUSA,VALJIBHAI NARSHIBHAI BUSA	MS ROMA I FIDELIS
3320	CRA/102/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	MUKESHBHAI AMBABHAI PATEL HEIR OF AMBABHAI NATHABHAI PATEL,	MS ROMA I FIDELIS
3321	CRA/103/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	OMPRAKASH BUDHARAM SHARMA,SATYAPRAKASH BUDHARAM SHARMA,RAJUPRAKASH BUDHARAM SHARMA	MS ROMA I FIDELIS
3322	CRA/104/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	SHAILESHBHAI BHIKHABHAI MEGHANI,MUKESHBHAI BHIKHABHAI MEGHANI	MS ROMA I FIDELIS
3323	CRA/105/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BABUBHAI DHIRAJBHAI DHRANGADHARIA,	MS ROMA I FIDELIS

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3324	CRA/106/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BHARATBHAI ODHAVJIBHAI SAVALIA,	MS ROMA I FIDELIS
3325	CRA/107/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	KISHORBHAI VALJIBAHI BUSA,MANSUKHBHAI VALJIBHAI BUSA,RUXMANBHANIBEN VALJIBHAI BUSA	,MS ROMA I FIDELIS
3326	CRA/108/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	RAMJIBHAI POPATBHAI PATEL,	MS ROMA I FIDELIS
3327	CRA/109/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	AMRUTBHAI GOKALBHAI PATEL,	MS ROMA I FIDELIS
3328	CRA/110/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	VIJAYBHAI RAVJIBHAI MEGHANI,	MS ROMA I FIDELIS
3329	CRA/111/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	RAMESHBHAI BHANJIBHAI VADODARIA,	MS ROMA I FIDELIS
3330	CRA/112/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	THAKARSHIBHAI BHIKHALAL SAKHIA,	MS ROMA I FIDELIS
3331	CRA/113/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	RAMESHBHAI BACHUBHAI PARSANA,	MS ROMA I FIDELIS
3332	CRA/114/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	MANSUKHLAL VALJIBAHI BUSA,KISHORBHAI VALJIBHAI BUSA,RUXMANIBEN VALJIBHAI BUSA	,MS ROMA I FIDELIS
3333	CRA/115/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	KAMLESHBHAI NARANBHAI GUJARATI,	MS ROMA I FIDELIS
3334	CRA/116/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	RAMESHBHAI NARANBHAI KHUNT,	MS ROMA I FIDELIS
3335	CRA/117/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	MUKESHBHAI BHIKHABHAI PATEL-PAMBHAR,	MS ROMA I FIDELIS
3336	CRA/118/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	DHANJIBHAI MOHABHAI DHAMELIYA,	MS ROMA I FIDELIS
3337	CRA/119/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	SHANTABEN GOPALBHAI RADADIYA,	MS ROMA I FIDELIS
3338	CRA/120/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BHIKHABHAI RANCHHODBHAI,	MS ROMA I FIDELIS
3339	CRA/121/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	KHERAJBHAI GOVINDBHAI PITRODA,	MS ROMA I FIDELIS
3340	CRA/122/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	SANDEEP ARJAN KORAT,	MS ROMA I FIDELIS
3341	CRA/123/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	AMRUT MOHANBHAI MEGHANI,	MS ROMA I FIDELIS
3342	CRA/124/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	JYOTSANABEN VALLABHBHAI PATEL,	MS ROMA I FIDELIS
3343	CRA/125/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	GOVINDBHAI BHANABHAI GAMDHA,	MS ROMA I FIDELIS
3344	CRA/126/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	HEMANTBHAI DAMJIBHAI LATHIYA,	MS ROMA I FIDELIS
3345	CRA/127/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	MANOJBHAI PARSOTTAMBHAI PATEL,	MS ROMA I FIDELIS
3346	CRA/128/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	RAMESHBHAI BACHUBHAI LILA,	MS ROMA I FIDELIS
3347	CRA/129/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	ARVINDBHAI SAVJIBHAI,JAYESHBHAI SAVJIBHAI	MS ROMA I FIDELIS
3348	CRA/130/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	HANSRAJBHAI MOHANBHAI MEGHANI,	MS ROMA I FIDELIS

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3349	CRA/131/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	SUNIL MANSUKHBHAI MAKWANA HEIR OF MANSUKHBHAI B MAKWANA,GAURIBEN MANSUKHBHAI MAKWANA.	,MS ROMA I FIDELIS
3350	CRA/132/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BABUBHAI BHIKHABHAI TILALA,	MS ROMA I FIDELIS
3351	CRA/133/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR. RAJU N DESAI	LALJIBHAI NANJIBHAI PATEL,	MS ROMA I FIDELIS
3352	CRA/134/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR. RAJU N DESAI	NANJIBHAI DUSHABHAI KUNT,	MS ROMA I FIDELIS
3353	CRA/135/2014	21/04/2014	ATUL DILSUKHBHAI SHETH,	MR. RAJU N DESAI	LAKHABHAI NANJIBHAI PARSANA,	MS ROMA I FIDELIS
3354	CRA/136/2014	10/07/2015	GAMBHIRBHAI NAGDANBHAI DANGAR,RAJUBHAI R VAGHELA,SANJAYBHAI ARJANBHAI MORI	MR ASHISH M DAGLI	MAMLATDARSHRI,TALATI CUM MANTRI,GAYATRIPRASAD BACHUBHAI THAKER	GOVERNMENT PLEADER,NOTICE SERVED,MS TRUSHA K PATEL
3355	CRA/137/2014	07/04/2015	POOJA VIJAY HATLANI,	MR NISARG N TRIVEDI	BIO-TECH VISION CARE PVT LTD,	MR JIGAR M PATEL
3356	CRA/139/2014	10/07/2015	HAJI SIKANDERBHAI HAJI UMARBHAI KHOKHAR,	MR CHIRAG B PATEL	COLLECTOR - VADODARA,DEPUTY COLLECTOR,MAMLATDAR,SINOR,ANWARBHAI AKBARBHAI KHOKHAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SHAKEEL A QURESHI
3357	CRA/140/2014	07/08/2015	PRAKASHBHAI TARACHANDANI-DECD.,NARESHBHAI PRAKASHBHAI TARACHANDANI,RAMESHBHAI PRAKASHBHAI TARACHANDANI	MR RR VAKIL	RAFIK USHMANBHAI DERAIYA,MUSTUFA USHMANBHAI DERAIYA,KASAMBHAI USHMANBHAI DERAIYA,HARUNBHAI USHMANBHAI DERAIYA	DS AFF.NOT FILED (N),MR MEHUL S SHAH
3358	CRA/141/2014	21/04/2014	VALLABHBHAI LALJIBHAI PATEL,MANISHBHAI VALLABHBHAI PATEL,BHARTIBEN BHAGVANBHAI KEVADIYA WIFE OF RANJITBHAI SHANTILAL PATEL	MR NV GANDHI	DECD. SHANTABEN ALIAS BHANKIBEN SOMABHAI PATEL,THAKORBHAI SOMABHAI PATEL,DIPAKBHAI SOMABHAI PATEL,SHANTILAL ALIAS RAVJIBHAI NARANBHAI,PRAVINLBHAI NARANBHAI,CHANDUBHAI NARANBHAI,MAHENDRABHAI CHIMMANBHAI,MANHARBHAI CHIMMANBHAI,ANILKUMAR RAMCHAND CHAUHAN	
3359	CRA/142/2014	01/12/2014	M/S VASARI INDIA PRIVATE LIMITED,M/S VASARI INDIA PRIVATE LIMITED	MR. AH MOHAPATRA	DEVCHAND RAVJI SAVLA,HASMUKH RAVJI SAVIA,RAMNIK RAVJI SAVIA,JAYESH DEVCHNAD SAVIA,YOGESH DHIRAJLAL DESAI,SURESH DHIRAJLAL DESAI,SHAILESH DHIRAJLAL DESAI,NILESH DHIRAJLAL DESAI	
3360	CRA/143/2014	22/07/2015	"UPENDRACHARYANJI TRUST",SHREY SADHAK ADHIKARI VARG,	MR MEHUL S SHAH	HARISH HARSHADRAI MAJMUDAR,	MR AR MAJMUDAR
3361	CRA/146/2014	23/07/2014	VANKAR KALABHAI DHULABHAI,	MR MP SHAH,MS. KRUTI M SHAH	PANCHAL SUBHADRABEN RATILAL,	MR MANISH S SHAH
3362	CRA/147/2014	25/04/2014	SHANTILAL @ RAVJIBHAI NARANBHAI,PRAVINBHAI NARANBHAI,CHANDUBHAI NARANBHAI	MS F P MADHU	DECD.SHANTABEN ALIAS BHANKIBEN SOMABHAI PATEL,THAKORBHAI SOMABHAI PATEL,DIPAKBHAI SOMABHAI PATEL,MAHENRABHAI CHIMMANBHAI,MANHABHAI CHIMMANBHAI,VALLABHBHAI LALJIBHAI PATEL,MANISHBHAI VALLABHBHAI PATEL,BHARTIBEN BHAGVANBHAI KEVADIYA WIFE OF RANJITBHAI SHANTILAL PATEL,ANILKUMAR RAMCHANDRA CHAUHAN	

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3363	CRA/149/2014	10/12/2014	VASANTIBEN VASKURBHAI GIDA,	MS MEGHA JANI	HANUBHAI LAGHRABHAI,CHELLABHAI LAGHRABHAI,GAGJIBHAI LAGHRABHAI,THE MAMLATDAR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR P B KHAMBHOLJA
3364	CRA/151/2014	16/06/2017	SHIVLAL GULABBHAI PARDESHI-DECD.,GAVRIBEN SHIVLAL PARDESHI,ANITABEN SHIVLAL PARDESHI,MANJULABEN SHIVLAL PARDESHI,DEVIKABEN SHIVLAL PARDESHI,DHANLAXMI SHIVLAL PARDESHI,(DELETED) PAPPUBHAI @ MAHENDRABHAI PARDESHI, (DELETED) LATTABEN SHIVLAL PARDESHI	MR MEHUL S SHAH,MR MOHSIN M HAKIM,MR VISHAL C MEHTA	BAHECHARBHAI SHRIDHARBHAI GOHIT-DECD.,LILABEN KHODABHAI GOHIL,JASHUBHAI KHODABHAI GOHIL,URMILABEN KHODABHAI GOHIL,JYOTSNABEN KHODABHAI GOHIL,TARABEN KHODABHAI GOHIL	,(MR PRAFUL J BHATT), (MR RS PANJWANI)
3365	CRA/152/2014	05/05/2015	KISHANLAL CHANDMAL JAIN,	MS RENISHA R VYAS	SHILPA COPPERWIRE INDUSTRIES,MUKESH BHAWARLAL OSWAL,DIPAK DHIRAJLAL TAILOR	
3366	CRA/155/2014	26/06/2015	JADEJA LALUBHA SABRAJI,JADEJA BACHUBHA LAKHUBHA	MR.HIREN M MODI	BHANUSHALI PRATAP CHHAGANLAL JOISAR,	MR SHIVANG M SHAH
3367	CRA/157/2014	13/07/2015	BHANUBEN DAUGHTER OF BHAGUBHAI PARSOTTAMBHAI AND,	MR SP MAJMUDAR,MR P P MAJMUDAR	SALIMBHAI SHHABIRBHAI RANDERA,SHAMBHUBHAI PARSOTTAMBHAI,SHAMJIBHAI JIVRAJBHAI DHOLIA	NOTICE SERVED,NOTICE SERVED BY DS,MR DILIP L KANOJIYA
3368	CRA/158/2014	19/06/2015	SUNIL PRAVINBHAI MANIAR,	MR VIMAL M PATEL	VIRALBHAI AMULAKHBHAI SILHAR,AMRUT FOREX SERVICES PVT LTD	NOTICE SERVED,MR. JAY M THAKKAR
3369	CRA/159/2014	07/08/2015	SHRIRAMBHAI GOVINDPRASAD VAIDYA,	MR KV SHELAT	RAJNIKANT CHANDULAL PANDYA,VARSHABEN DILIPBHAI PATEL,HARISHBHAI JASHWANTLAL PATEL	NOTICE SERVED BY DS,NOTICE UNSERVED,MS RUJUTA R OZA
3370	CRA/160/2014	14/07/2014	JASUMATIBEN WIDOW OF GOVINDBHAI PANDYA,SHARADKUMAR GOVINDBHAI PANDYA,KUNDAN GOVINDBHAI PANDYA,AJITKUMAR GOVINDBHAI PANDYA,CHANDRIKA GOVINDBHAI PANDYA-EXPIRED,REKHA GOVINDBHAI PANDYA	MR HR PRAJAPATI	KIRITKUMAR BANSILAL TRIVEDI,	
3371	CRA/161/2014	24/06/2014	SALIMBAHI ISHAKBHAI SHAIKH,	MR MA KHARADI	DAUDBHAI MUSABHAI PANWALA,	DS AFF.NOT FILED (N)
3372	CRA/162/2014	16/12/2014	DEVIDAS DULHANOMAL,	MR NV GANDHI	KAMLABEN DOULATRAM KHATRI,MOHAN DOULATRAM KHATRI	MR DIPAK R DAVE
3373	CRA/163/2014	03/07/2014	MUMAN HABIBBHAI SULEMANBHAI PARBADIYA,MUMAN HAIDARBHAI HABIBBHAI PARBADIYA	MR SUNIL K SHAH,MS SUSHMA S SHAH	MUMAN ABDURAHEMAN VALIMOHMAD,MUMAN ISMAILBHAI VALIMOHMAD,MUMAN ABDULHAMID VALIMOHMAD,MUMAN ADAMBHAI VALIMOHMAD,MUMAN HAKIMBHAI ISMAILBHAI,MUMAN AHMADBHAI VALIMOHMAD,MAMLATDAR AT VADGAM,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR PARTHIV A BHATT
3374	CRA/164/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BATUKLBHAI KANJIBHAI PATEL-GONDALIYA,	NOTICE SERVED
3375	CRA/165/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	CHANDRAKANT MAVJIBHAI PAMBHAR,	NOTICE SERVED
3376	CRA/166/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	JAGDISHBHAI KANJIBHAI PATEL,	NOTICE SERVED
3377	CRA/167/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	CHHAGANBHAI SHIVABHAI,	NOTICE SERVED
3378	CRA/168/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	BHIMJIBHAI BHIKHABHAI TILALA,	NOTICE UNSERVED
3379	CRA/169/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	VIJAYABEN MANSUKHBHAI DONGA,	MS ROMA I FIDELIS
3380	CRA/170/2014	22/08/2014	ATUL DILSUKHBHAI SHETH,	MR ADIL R MIRZA	RAVIKUMAR KANTIBHAI KACHHADIA,	NOTICE SERVED

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3381	CRA/173/2014	08/11/2017	JAYANTIBHAI BALKSIRHNA MISTRY-DECD.,	MR MEHUL S SHAH	NALINIBEN H MUNSHI,	(MR MB GANDHI),MR CHINMAY M GANDHI
3382	CRA/174/2014	07/05/2014	LAKHANBHAI NOGHANBHAI RANA,CHAGANBHAI NAGOHANBHAI RANA,JYOTIBEN HARISHBHAI LODHIYA	MR HD VASAVADA,(MS MANSHI A MACWAN)	RAMBHAI VEJABHAI RANAVAYA,RAJABHAI RAMBHAI RANAVAYA,DINESH RAMBHAI RANAVAYA	
3383	CRA/175/2014	07/05/2014	MER LAKHANBHAI NOGHANBHAI RANA,MER CHAGANBHAI NAGOHANBHAI RANA,JYOTIBEN HARISHBHAI LODHIYA	MR HD VASAVADA,(MS MANSHI A MACWAN)	RAMBHAI VEJABHAI RANAVAYA,RAJABHAI RAMBHAI RANAVAYA,DINESH RAMBHAI RANAVAYA	
3384	CRA/176/2014	07/05/2014	LAKHANBHAI NOGHANBHAI RANA,CHAGANBHAI NAGOHANBHAI RANA,JYOTIBEN HARISHBHAI LODHIYA	MR HD VASAVADA,(MS MANSHI A MACWAN)	RAMBHAI VEJABHAI RANAVAYA,RAJABHAI RAMBHAI RANAVAYA,DINESH RAMBHAI RANAVAYA	
3385	CRA/177/2014	07/05/2014	LAKHANBHAI NOGHANBHAI RANA,CHAGANBHAI NAGOHANBHAI RANA,JYOTIBEN HARISHBHAI LODHIYA	MR HD VASAVADA,(MS MANSHI A MACWAN)	RAMBHAI VEJABHAI RANAVAYA,RAJABHAI RAMBHAI RANAVAYA,DINESH RAMBHAI RANAVAYA	
3386	CRA/179/2014	25/06/2015	KALUBHAI VIRJIBHAI KACHHADIYA,HIMMATBHAI VIRJIBHAI KACHHADIYA,KANUBHAI VIRJIBHAI KACHHADIYA,DESHANGDBHAI @ DEVCHANDBHAI VIRJIBHAI KACHHADIYA	MR TULSHI R SAVANI,S M KIKANI	BATUKBHAI TRIKAMBHAI VISANI,MANSUKHBHAI BATUKBHAI VISANI,DEPUTY COLLECTOR - BOTAD,MAMLATDAR	GOVERNMENT PLEADER,MR. ZALAK B PIPALIA
3387	CRA/180/2014	25/06/2015	DEVCHANDBHAI VIRJIBHAI KACHHADIYA,KALUBHAI VIRJIBHAI KACHHADIYA,HIMMATBHAI VIRJIBHAI KACHHADIYA,KANUBHAI VIRJIBHAI KACHHADIYA	MR TULSHI R SAVANI,S M KIKANI	BATUKBHAI TRIKAMBHAI VISANI,MUKESHBHAI BATUKBHAI VISANI,MANSUKHBHAI BATUKBHAI VISANI,HIMMATBHAI BATUKBHAI VISANI,DHANJIBHAI BATUKBHAI VISANI,BHARATBHAI BATUKBHAI VISANI,DEPUTY COLLECTOR - BOTAD,MAMLATDAR	GOVERNMENT PLEADER,MR. ZALAK B PIPALIA
3388	CRA/181/2014	26/06/2014	SANJAY PRAMESHWARDAS GUPTA,SUNIL PRAMESHSHWARDAS GUPTA	MR RITURAJ M MEENA	TRUSTEE OF SHARADAGAURI SARABHAI PRIVATE TRUST,GAUTAMBHAI SARABHAI,PANNABEN SARABHAI,HARIN GAUTAMBHAI,NEW SWADESHI MILLS,PRAFULBAHI AMBALA SHAH,RAMESHBHAI PARMESHARDAS GUPTA,SANGITABEN PARMESHWARDAS GUPTA,LALITABEN PARMESHWARDAS GUPTA	,MR.GAURANG B GOHEL
3389	CRA/182/2014	15/07/2015	VITTHALBHAI MOTIBHAI PARMAR,	MR AS ASTHAVADI,HCLS COMMITTEE	AMRUTBHAI PITAMBARBHAI PARMAR,	MR PATHIK M ACHARYA
3390	CRA/184/2014	06/07/2015	KANTILAL THAKORBHAI PATEL,HARSHADKUMAR THAKORBHAI PATEL	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	MOHANBHAI LALABHAI AHIR,AMLIBEN BHIKHABHAI AHIR,DHARMESHBHAI MAGANBHAI PATEL,MAMLATDAR	NOTICE SERVED BY DS,MR NIRAV R MISHRA
3391	CRA/185/2014	06/07/2015	LABHUBEN HARIBHAI AT JIN PLOT NEAR POST OFFICE,,GIRDHAR HARIBHAI,JIGNASHA HARIBHAI	MR AR THACKER	THE TRUSTEES OF JUNAGADH PANJARAPOLE GAUSHALA TRUST,AMRUTLAL SUNDERJI KARIA,RATILAL JIVRABHAI,KANTILAL BHANJIBHAI,SURESHBHAI PRABHUDASBHAI KAMDAR,KIRITBHAI B SANGHAVI,NATHALAL ABHECHAND MAHETA,PRABHUDAS BECHARBHAI RANINGS,PRAIMALBHAI KANTILAL RUGNANI,VINUBHAI PREMJIBHAI RUPARELEEEYA,MAGANAL TRIBHOVANDAS SODHA,DINESHBHAI MAGNABHAI RAJA,RAJNIKANT LALJIBHAI HEMANI,CHANDUBHAI KANTIBHAI DHAMECHA,DIVYESHBHAI VASANTBHAI BADANI,VALLABHBHAI HARIBHAI BAHOPIYA,ASWANBHAI HARIBHAI BAHOPIYA,SURESHBHAI HARIBHAI BAHOPIYA	NOTICE SERVED,UNSERVED EXPIRED (N),MR DIPAL R RAVAIYA

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3392	CRA/186/2014	17/06/2015	HARISHBHAI DHARAMSHIBHAI PATEL,DHARMENDRABHAI BHAGWANBHAI PATEL,RANCHHODBHAI KHODABHAI PATEL,NARESHBHAI POPATBHAI SATHWARA	MR ANKIT B PANDYA	SHAILESH KALIDAS BHARWAD,	MR NEHAL M RAVAL
3393	CRA/187/2014	05/05/2015	MUKESH BHAWARLAL OSTWAL,SHILPA COPPER WIRE INDUSTRIES	MS MOHINI K SHAH,MR MASOOM K SHAH	KISHANLAL CHANDANMAL JAIN,DEEPAK DHIRAJLAL TAILOR	,MS RENISHA R VYAS
3394	CRA/188/2014	12/12/2014	THE DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MR HS MUNSHAW	V K PATEL AND CO,	NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
3395	CRA/190/2014	10/11/2014	UDAYAN VISHNUPRASAD JOSHI,	(MR MB GANDHI),MR CHINMAY M GANDHI	NIMESHKUMAR VINODKUMAR PATEL,SURESH GANPATBHAI JAGALIYA-DECD. THROUGH LEGAL HEIRS,SANJAY SURESHBHAI JAGALIYA,SOMABHAI JESINGBHAI DESAI,AHMEDABAD MUNICIPAL CORPORATION	,NOTICE SERVED BY DS,NOTICE UNSERVED,REFUSED SERVED (N)(10),MR DEEP D VYAS
3396	CRA/191/2014	17/07/2014	ILYAS YUSUFBHAI LALIWALA,	MR VK JOSHI	GULAMMOHAMMAD DINMOHAMMAD SHAIKH,	BHARGAV KARIA & ASSO
3397	CRA/192/2014	10/07/2014	HASMUKHLAL CHIMANLAL BROKER,ANSUYABEN HASMUKHLAL BROKER-DECD.,SWATIBEN MAYURBHAI BROKER,MAYUBHAI HASMUKHLAL BROKE,HANSABEN HEMANTKUMAR BROKER,MANANBHAI HEMANTKUMAR BROKER,GAUTAMKUMAR CHIMANLAL BROKER,DAKSHABEN GAUTAMKUMAR BROKER,VIKRAMKUMAR CHIAMANLAL BROKERR,KASHMIRABEN VIKRAMKUMAR BROKER,NIKEN VIKRAMKUMAR BROKER,UMESHKUMAR CHIMANLAL BROKER,BHARTIBEN UMESHKUMAR BROKER	MR TARAK DAMANI	USHA SALES PVT LTD,	
3398	CRA/196/2014	09/06/2015	SUBHASHBHAI BHIKHUBHAI PATEL,HARESHBHAI RAMANBHAI PATEL	MR ADIL R MIRZA	BIMAL RAMAKANT HALPATI,LINA DAUGHTER OF JASUBAHI JIVANJI PATEL,SHANTIBEN WIDOW OF NAANBHAI MAGANBHAI DHODIYA,JITENDRA NARANBHAI DHODIYA PATEL,ASHOKBHAI NARANBHAI DHODIYA PATEL,BHARATBHAI NARANBAHI DHODIYA PATEL,KISHORBHAI NARANBHAI DHODIYA PATEL,SAVITABEN DAUGHTER OF NARANBHAI MAGANBAHI DHODIYA PATEL,NIRUBEN DAUGHTER OF NARANBHAI MAGANBHAI DHODIYA PATEL,HANSABEN DAUGHTER OF NARANBAHI MAGANBAHI DHODIYA PATEL,CHANCHALBEN DAUGHTER OF NARANBHAI MAGANBHAI DHODIYA PATEL,CHINTABEN DAUGHTER OF SURESHBHAI NARANBHAI DHODIYA PATEL,DEVENDRA SURESHBHAI DHODIYA PATEL,RAJNIBHAI SURESHBHAI DHODIYA PATEL,MAYURIBEN CHANDUBHAI DHODIYA PATEL	RULE SERVED,MR BHARAT T RAO
3399	CRA/197/2014	27/07/2015	MER KARSHAN MERKHI-DECD. THROUGH LEGAL HEIRS,,RUPIBEN KARSHAN GORANIA,SAVDAS KARSHAN GORANIA,ARJAN KARSHAN GORANIA,MOTIBEN KARSHAN W/O VANRAJBHAI,PUTIBEN KARSHAN W/O FOGABHAI	MR MEHUL S SHAH	MER PARBAT VEJA,MER KESHU VEJA,LAKHI VEJA WIFE OF PUNJA,MERANI RANIBAI GHELA,MER VEJA SAJAN	NOTICE SERVED,MR ASHISH M DAGLI
3400	CRA/199/2014	04/01/2016	TRIKAMBHAI KANJIBHAI VANANI,	MR JIGAR P RAVAL	NARMADABEN DAIGHTER OF BALUBHAI GANGARAM AND WIFE OF BHANUPRASAD,VAJYABEN DAUGHTER OF BALUBHAI GANGARAM	NOTICE SERVED,MR ARPIT A KAPADIA

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3401	CRA/200/2014	04/01/2016	VAJYABEN D/O BALUBHAI GANGARAM AND WIFE OF KHUSHALBHAI KASHIRAM,	MR VIKRAM J THAKOR	NARMADABEN DAIGHTER OF BALUBHAI GANGARAM AND WIFE OF BHANUPRASAD,TRIKAMBHAI KANJIBHAI VANANI	NOTICE SERVED,MR ARPIT A KAPADIA
3402	CRA/201/2014	29/07/2015	GRUH FINANCE LIMITED,	MR. TIRTHRAJ PANDYA	ANIRUDHSINH PRATAPSINH GOHIL,PRATAPSINH RAMSINH GOHIL,DINESH SOMABHAI MERANI,BHARAT BHIMJIBHAI DANGAR	NOTICE SERVED,SERVED BY AFFIX(N),MR SATYAM Y CHHAYA
3403	CRA/202/2014	07/12/2015	SUBHAM DYESHTUFF PRIVATE LTD,	MR SUREN M SHAH	THE DHAR TEXTILE MILLS LIMITED,PANKAJ JAJOO-MANAGING DIRECTOR OF THE DHAR TEXTILE MILLS,MANISH JAJOO	MR. BK. RAJ
3404	CRA/203/2014	15/07/2015	GIRABEN DEVENDRABHAI SHAH,	MR KEYUR A VYAS,HCLS COMMITTEE	ATULBHAI MANUBHAI BHAU,DHUTIKA ATULKUMAR BAHU,ALPESH KAMDEVBHAI MEHTA,KINJAL ALPESHBHAI MEHTA,STATE OF GUJARAT	GOVERNMENT PLEADER,MR.D K.PUJ
3405	CRA/204/2014	22/08/2016	KIRAN AMIT MAGIA,	MR SP MAJMUDAR,MR P P MAJMUDAR	INDIAN BANK,	MR NR PARIKH,MR DHARMESH V SHAH
3406	CRA/205/2014	11/08/2016	OMKUMARI BIPINBHAI LODHA,	MR MRUGEN K PUROHIT	LEGAL HEIRS OF DEDD. MANGLAJI PUNJSINH PARMAR,SATISHKUMA MANGLAJI PARMAR,RAMESHBHAI MANGALAJI PARMAR,DILIPSINH MANGLAJI PARMAR	HCLS COMMITTEE,MR VISHAL B MEHTA
3407	CRA/206/2014	24/06/2015	KIRIDIES & CHEMICALS LTD THROUGH RAJESH K KOTHARI,	MR JIGAR P RAVAL	RAMANBHAI ALIAS AMBUBHAI PUJABHAI PAGI-BARIA,DEPUTY COLLECTOR,MAMLATDAR	NOTICE SERVED,MR SP MAJMUDAR
3408	CRA/207/2014	06/07/2015	DINESH CHHAGANLAL THAKKAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	HEIRS OF DECE. SHANTABEN KHETABHAI PATEL,VINODKUMAR KHETABHAI PATEL,DHIRAJKUMAR KHETABHAI PATEL,GEETABEN KHETABHAI PATEL,JASIBEN KHETABHAI PATEL	MR VIPUL S MODI
3409	CRA/208/2014	15/11/2014	RAGHUVIRBHAI RAMESHBHAI KHACHAR,	MR MURALI N DEVNANI	DAHYABHAI GAGJIBHAI PARMAR,	NOTICE SERVED,MR AS ASTHAVADI
3410	CRA/209/2014	15/11/2014	RAMESHBHAI DEVKUBHAI KHACHAR,	MR MURALI N DEVNANI	HARILAL GAGJIBHAI PARMAR,	MR AS ASTHAVADI
3411	CRA/210/2014	15/11/2014	RAJDIPBHAI RAMESHBHAI KHACHAR,	MR MURALI N DEVNANI	AJITBHAI GAGJIBHAI PARMAR,	MR AS ASTHAVADI
3412	CRA/211/2014	05/05/2015	RAJESH KISHANLAL JAIN,	MS RENISHA R VYAS	SHILPA COOPERWIRE INDUSTRIES,MUKESH BHAWALAL OSWAL,DIPAK DHIRAJLAL TAILOR	
3413	CRA/212/2014	18/06/2014	THE ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	SAIDBHAI AJITBHAI BEG,JAIL SINGH MALAK SINGH - TRUCK DRIVER,AMBE KRUPA TRANSPORT CO. SERVICE,UNITED INDIA INSURANCE CO. LTD.,SABBIRBHAI IBRAHIMBHAI MIRZA,YAKUBBHAI IBRAHIMBHAI MIRZA	
3414	CRA/213/2014	18/06/2014	THE ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	ROSHANABEN IBRAHIMBHAI PATHAN,JAIL SINGH MALAK SINGH - TRUCK DRIVER,AMBE KRUPA TRANSPORT CO. SERVICE,UNITED INDIA INSURANCE CO. LTD.,SABBIRBHAI IBRAHIMLBHAI MIRZA,YAKUBBHAI IBRAHIMBAHI MIRZA	
3415	CRA/214/2014	18/06/2014	THE ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	BIBIBEN MIRZAKHA PATHAN,JAIL SINGH MALAK SINGH - TRUCK DRIVER,AMBE KRUPA TRANSPORT CO. SERVICE,UNITED INDIA INSURANCE CO. LTD.,SABBIRBHAI IBRAHIMBHAI MIRZA,YAKUBBHAI IBRAHIMBHAI MIRZA	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3416	CRA/215/2014	19/06/2015	MAGANLAL MOHANLAL UMRANIYA-DECD.,BHARATBHAI MAGANBHAI UMRANIYA,RAJESHBHAI MAGANBHAI UMRANIYA,JAYESHBHAI MAGANBHAI UMRANIYA	NOTICE SERVED,MR DEVANG R BHATT	RAJNIKANT KARSANBHAI PARIKH,SHARDABEN PRITTAMBHAI PARIKH-DECD.,KAMLESH PRITAMBHAI PAREKH,DHIREN PRITAMBHAI PAREKH,SANJAY PRITAMBHAI PAREKH,GITABEN PRAVINBHAI,ARUNABEN DHIRAJLAL,RAJESH NATVARLAL,KIRTIBEN NATVARLAL,NITABEN NATVARLAL	,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),THAKKAR AND PAHWA ADVOCATES
3417	CRA/216/2014	24/04/2015	NARENDRASINH PRATAPSINH PARMAR,	MS.NIDHI P BAROT	PRIYANKABEN MAHENDRASINH PARMAR,	MR PRADIP J PATEL
3418	CRA/217/2014	20/08/2014	ARVINDKUMAR RAMNIKLAL VYAS,	(MR VIVEK N MAPARA)	AJAY SHIVLAL SEJPAL,VIPUL SHIVLAL SEJPAL	MR PREMAL S RACHH
3419	CRA/218/2014	21/08/2014	RAJKUMAR KHIMATMAL DHAMEJANI,	MR MEHUL S SHAH	ZAHID HUSSAIN ALLAUDDIN HARIYANI,	MR C B UPADHYAYA
3420	CRA/219/2014	13/08/2019	HEIRS OF DECE. KANTILAL PARSOTTAM MODI,DHIRAJBEN KANTILAL MODI,SIMABEN KANTILAL MODI,VISHAL KANTILAL MODI,HINABEN KANTILAL MODI,VIREN KANTILAL MODI,VIKAS KANTILAL MODI,BHANUBHAI PARSOTTAM MODI	DECEASED LITIGANT,MR MEHUL S SHAH	YASHWANT ALIAS RAJU TULSIDAS MASLA,	MR JA ADESHRA
3421	CRA/220/2014	20/08/2014	DINIYAR ERACH NALLADARU,	MS JAYSHREE C BHATT,MR. D E NALLADARU,MR. P K RAWAL	VIRAF ERACH NALLADARU,	
3422	CRA/222/2014	10/06/2015	NATVARBHAI VITHALBHAI PARIKH-DECD.,NITIN NATVARBHAI PARIKH	MR NIRAV C THAKKAR	BHUPENDRA SURSINHRAO GAEKWAD-DECD.,HARSHALADEVI WIDOW OF BHUPENDRASINH SURSINHRAO GAEKWAD,SHIVRAJSINH BHUPENDRASINH SURSINHRAO GAEKWAD,MADHUVANTIBEN DAUGHTER OF BHUPENDRASINH SURSINHRAO GAEKWAD	MR PR THAKKAR
3423	CRA/223/2014	04/07/2017	M/S MERCATOR LTD,	MS RUJUTA R OZA	UNITED INIDA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI
3424	CRA/226/2014	22/06/2015	GANSHYAMBHAI BABUBHAI DAYMA,	MR DINESH B PATEL,MR HB CHAMPAVAT	RATILAL RAMAJIBHAI MANDALIYA - DARJI,	MRS NISHA M PARIKH,HCLS COMMITTEE
3425	CRA/227/2014	15/07/2015	BHAVESH ARVINDBHAI SHAH,	MR MEHUL S SHAH	KANTILAL SAKARCHAND JAJAL,KUNAL ASSOCIATION,NARESHKUMAR KISHORBHAI VYAS,YOGESHBHAI KISHORBHAI VYAS-DECD.,RUPABEN YOGESHBHAI VYAS,KUNAL YOGESHBHAI VYAS-MINOR THROUGH RUPABEN Y VYAS,DARSHIL YOGESHBHAI VYAS-MINOR THROUGH RUPABEN Y VYAS,KISHORBHAI CHIMANLAL VYAS	,NOTICE SERVED,MR RAXIT J DHOLAKIA
3426	CRA/229/2014	16/01/2015	RAMANBHAI NAANDAS PATEL,	MR SHITAL R PATEL	OMPRAKASH MONGHILAL SHAH,	RULE SERVED

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3427	CRA/231/2014	08/07/2015	VIJAYKUMAR KANUBHAI THAKKAR,	MR SP MAJMUDAR,MR P P MAJMUDAR	VADODARA CHATURVEDI MODH EKADIA BRAHMAN NI WADI,JAYESH KANUBHAI @ KANIYADA BHATT,JIGAR ASHWAINBHAI JANI,PARESH GHANSHYAMBHAI BHATT,SHAILESH MADHUSUDAN JANI,MANOJ GUNVANTRAI TRIVEDI,MANISHABEN PARESHBHAI BHAT,TEJAS PARESHBHAI BHATT,RAJESH MADHUSUDANBHAI TRIVEDI,VINAYAK SHANTILAL TRIVEDI,HARENDRABHAI MANILAL BHATT,JATIN GHANSHYAMBHAI JANI,JANAK HASMUKHLAL TRIVEDI,MUKESH BHASKARBHAI TRIVEDI,HEMANT GHANSHYAM BHATT,ANIL SHANTILAL BHATT,ASHWINBHAI SHANTILAL TRIVEDI,CHANDRAKANT MANILAL TRIVEDI,HIMANSHU CHANDRAKANT JANI,JAIMIN NARENDRABHAI JANI,SHREEKANT ANIRUDDH SHAHSTRI,MANOJ JAGISHBHAI TRIVEDI,CHARITY COMMISSIONER-GUJARAT	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR M T SAIYAD,DARSHAN M VARANDANI,HARSH M PATHAK
3428	CRA/232/2014	18/11/2014	PARASMAL LUNKARJI LUNAWAT,RAKESH PARASMAL LUNAWAT	MR TATTVAM K PATEL	HEIR OF DECEASED LAXMANJI VARVAJI THAKOR,JAYANTIJI VIRAMJI THAKOR,RAIBEN D.O. VIRAMJI LAXMANJI THAKORE,LILABEN D.O. VIRAMJI LAXMANJI THAKORE,BHARATJI VIRAMJI THAKORE,KANAJI VARVAJI THAKORE,SHANTIJI VIRAMJI THAKORE SINCE DECEASED THROUGH HIS LEGAL HEIR,BEBIBEN WD.O. SHANTIJI VIRAMJI THAKORE	,NOTICE SERVED,UNSERVED EXPIRED (N),VIRAL K SHAH
3429	CRA/233/2014	25/03/2015	BHAGVATSINH BHAVSINH GOHIL,BHAVSINH DAHYASINH RAJPUT	MR DHAVAL N VAKIL	PRABHABEN KANTILAL SAVLA,HIRABEN DAUGHTER OF PRABHABEN KANTILAL,RITABEN DAUGHTER OF PRABHABEN KANTILAL,RUPESH SON OF PRABHABEN KANTILAL,SHITALBEN WIFE OF RUPESH PRABHABEN KANTILAL,MINESH RAMANLAL SHAH,BHUPENDRA NATVARLAL SHAH,BHAGVANDAS KESHAVLAL PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),MR SHITAL R PATEL
3430	CRA/234/2014	08/08/2016	MAULANA ALIMOHAMMAD JOHARALI KADRI,	MR MAULIN G PANDYA	MOHHADHANIF KHUDABUX ANSARI,MAIYUDDIN NIZAMBHAI MANIYAR	MR MN MEHTA
3431	CRA/236/2014	08/07/2014	PATEL SHANTILAL SHANKARBHAI,PATEL HIRABEN SHANTILAL,RAY ANNAPURNA CHIRAGBHAI D/O.SHANTILAL SHANKARBHAI PATEL,PATEL RANJANBEN ANILBHAI D/O. SHANTILAL SHANKARBHAI PATEL	MR. VARUN G RAI	TULCHARAM RIDMALRAM BISNOI,PARU TULCHARAM BISNOI	
3432	CRA/240/2014	06/07/2015	JYOTSANA DINESHCHANDRA MODI,	MR P P MAJMUDAR	SANJAYKUMAR DINESHCHANDRA MODI,BHAVINABEN SANJAYKUMAR MODI FOR HERSELF AND AS PROPRIETOR OF,MINOR OMKUMAR SANJAYKUMAR MODI SINCE MINOR THROUGH RESPONDENT	MS ROMA I FIDELIS
3433	CRA/241/2014	20/07/2016	SONIA MINESHBHAI PATEL,	MR AS VAKIL	ASHOKKUMAR MOHANLAL DESAI,SATISHKUMAR MOHANLAL DESAI	RULE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA

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3434	CRA/242/2014	02/07/2018	BHOI MANGALBHAI MADHABHAI ALIAS BIJALBHAI ALIAS BHAGABHAI -DECD.,JALIBEN MANGALBHAI MADHABHAI BHOI,MANUBHAI MANGALBHAI BHOI,RAIJIBHAI MANGALBHAI BHOI,KAILASBEN DAUGHTER OF MANGALBHAI MADHABHAI BHOI AND W/O BABUBHAI MAHJIBHAI,MOHANBHAI MANGALBHAI BHOI,PARVATBHAI MANGALBHAI BHOI,SUDHABEN DAUGHTER OF MANGALBHAI MADHABHAI BHOI AND W/O,MOTIBHAI BIJALBHAI ALIAS BHAGABHAI-DECD.,BHALABHAI S/O MOTIBHAI BIJALBHAI BHOI,SURAJBEN D/O MOTIBHAI BIJALBHAI BHOI,SONIBEN D/O MOTIBHAI BIJALBHAI BHOI,BABIBEN ALIAS BAIJIBEN D/O MOTIBHAI BIJALBHAI BHOI	MR RR VAKIL	SAIYED FAKIRMOHAMAD KALUMIYA,	NOTICE SERVED,MR IA PATEL
3435	CRA/243/2014	06/07/2015	SANTABEN KHETABHAI PATEL-DECD.,VINODKUMAR KHETABHAI PATEL,DHIRAJKUMAR KHETABHAI PATEL,GEETABEN KHETABHAI PATEL,JASIBEN KHETABHAI PATEL	MR VIPUL S MODI	DINESHCHANDRA CHHAGANLAL THAKKAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
3436	CRA/245/2014	23/07/2014	MALEK MAHEMMUDMIYA DOSAMIYA,MALEK FARIDABIBI DOSUMIYA,MALEK BISMILLABIBI DOSUMIYA,MALEK JAMIRMIYA DOSUMIYA	MR JINESH H KAPADIA	TARPADA GOPALBHAI LAXMANBHAI ALIAS MOTIBHAI,TARPADA ASHWINBHAI LAXMANBHAI ALIAS MOTIBHAI,MALEK AHESANMIYA AHEMADMIYA,MALEK VAHIDBANU AHEMADMIYA	
3437	CRA/246/2014	04/11/2020	VIDYABEN BALVANTBHAI SHELAT THROUGH POA HOLDER HARIVADAN S BHATT,HARIVADAN S BHATT,RUMA TUSHAR SHELAT	DECEASED LITIGANT,MR ANUJ K TRIVEDI,MR DHRUV K DAVE	KISHORBHAI LADHURAM CHAUDHARY,	MR RITURAJ M MEENA,DHRUVIK K PATEL
3438	CRA/247/2014	04/11/2020	VIDYABEN BALVANTBHAI SHELAT THROUGH POA HOLDER HARIVADAN S BHATT,HARIVADAN S BHATT,RUMA TUSHAR SHELAT	DECEASED LITIGANT,MR ANUJ K TRIVEDI,MR DHRUV K DAVE	KISHORBHAI LADHURAM CHAUDHARY,K L CHAUDHARY METALS PVT LTD	,MR RITURAJ M MEENA,DHRUVIK K PATEL
3439	CRA/249/2014	25/08/2014	SHAILESH ISHWARBHAI RABARI,	MR P P MAJMUDAR	RAVI RAJANBHAI TYAGI,MANOJ N MORKAR,KANTI JAGMOHANDAS GANDHI	
3440	CRA/250/2014	17/10/2014	MADHUSUDAN AMBALAL TRIVEDI -DECD. THROUGH LEGAL HEIRS,,BHARTIBEN WD/O MADHUSUDAN AMBALAL TRIVEDI,HANSHU S/O MADHUSUDAN AMBALAL TRIVEDI,VIMALKUMAR S/O MADHUSUDAN AMBALAL TRIVEDI,RUPALBEN D/O MADHUSUDAN AMBALAL TRIVEDI	MR GM AMIN	THE LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	NOTICE SERVED,MR YN RAVANI
3441	CRA/252/2014	29/04/2015	SAM RUSI CHOTHIA,	MS TEJAL A VASHI	SUMANBHAI BHANGIYABHAI NAYKA,BACHUBHAI BHANGLYABHAI NAYKA-DECD.,RAMILA BACHUBHAI NAYKA,MAHESH BACHUBHAI NAYKA,SUNIL BACHUBHAI NAYKA,RAMESH BACHUBHAI NAYKA,MINABEN BHNGIYABHAI NAYKA,LALIBEN BHANGIYABHAI NAYKA,CHHANIBEN NAGINBHAI NAYKA,GITABEN NAGINBHAI NAYKA,ANANDBHAI NAGINBHAI NAYKA	,NOTICE SERVED,NOTICE SERVED BY DS,MR SP MAJMUDAR
3442	CRA/253/2014	16/01/2015	RAMANBAHI NARANDAS PATEL,	MR SHITAL R PATEL	VALLBHABHI HIRJIBHAI DARJI,	RULE SERVED,MS V J KATARIA
3443	CRA/254/2014	11/11/2014	KAMARALI VAJIRALI MOMIN,	DHRUVIK K PATEL	"A" SANSKAR OWNERS ASSOCIATION (PALDI),BHUPATBHAI KALIDAS PATEL-SECRETARY	MR UDAYAN P VYAS

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3444	CRA/256/2014	03/12/2014	RAJABHAI KASNABHAI-DECD.,VAGHELA KANUBHAI CHUNABHAI,VAGHELA SHANTABEN CHUNABHAI,VAGHELA KHENGARBHAI CHUNABHAI,VAGHELA PALIBEN CHUNABHAI,VAGHELA MANOJBHAI CHIMANBHAI,VAGHELA WD/O JIVIBEN LAXMANBHAI,VAGHELA PRAVINBHAI LAXMANBHAI,VAGHELA RAMABHAI LAXMANBHAI,VAGHELA LALIBEN LAXMANBHAI,VAGHELA SHANTABEN LAXMANBHAI,VAGHELA VALIBEN LAXMANBHAI,VAGHELA KOKILABEN LAXMANBHAI,VAGHELA WD/O AMBABEN JAGABHAI,VAGHELA LAKHIBEN JAGABHAI,VAGHELA CHAMPABEN JAGABHAI,VAGHELA NARSINBHAI JAGABHAI,VAGHELA GANESHBHAI JAGABHAI,DAHYABHAI KALABHAI VAGHRI,ISMAILBHAI KARIMBHAI,SATTARBHAI KARIMBHAI	MR ASHOK N PARMAR	ISMAILBHAI SULEMANBHAI -DECD.,RASIDABHAI ISMAILBHAI SHAIKH,AAYESHABEN WIDOW OF SIDDIQBHAI,HARUNBHAI SIDDIQBHAI SHAIKH,ANISBHAI SIDDIQBHAI SHAIKH,SAKILBHAI SIDDIQBHAI SHAIKH	NOTICE NOT RECD BACK,DS AFF.NOT FILED (R),MR ARPIT P PATEL
3445	CRA/258/2014	09/12/2014	PATEL GANSHYAMBHAI BHOLIDAS,PATEL BHARATKUMAR PRABHUDAS,BAROT DINESHBHAI MAFATLAL,PATEL DINESHKUMAR PURUSHOTAMDAS	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	KANTIBHAI RATILAL SOLANKI,THAKOR JASHIBEN D/O SONAJI ABARAMJI,THAKOR VISAJI AMBARAM,THAKOR REVABEN AMBARAM,SAROJBEN D/O THAKOR CHIMANLAL FULAJI AND W/O ANILKUMAR BHAILALBHAI THAKOR	NOTICE SERVED,MR VIKRAM J THAKOR
3446	CRA/260/2014	18/06/2015	R K GUPTA,MADHU GUPTA,MINAL ANURAG GUPTA,AMIT GUPTA	MR SANJAY R GUPTA	MINAL ANURAG GUPTA AS NATURAL GUARDIAN OF MINOR SON,MINAL ANURAG GUPTA	MR BM GUPTA
3447	CRA/261/2014	14/08/2014	JRD STEELPAC PRIVATE LIMITED,JAYSUBEN ROHITBHAI PATEL-DIRECTOR	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	GANGADAS SHAMALJIBHAI SINGHVI,	MR P P MAJMUDAR
3448	CRA/262/2014	19/08/2014	BABARBHAI SHANABHAI CHUNARA-DECD.,SONABEN BABARBHAI CHUNARA,THAKORBHAI BABARBHAI CHUNARA,KAMRABEN BABARBHAI CHUNARA,TARABEN BABARBHAI CHUNARA,LILABEN BABARBHAI CHUNARA,JASHIBEN BABARBHAI CHUNARA,GEETABEN BABARBHAI CHUNARA,CHIMANBHAI SHANABHAI CHUNARA,RAIBEN SHANABHAI CHUNARA,SAVITABEN SHANABHAI CHUNARA	MR NK MAJMUDAR	SAROJBEN ASHOKBHAI PATEL,	
3449	CRA/263/2014	19/08/2014	KAMARALI VAJIRALI MOMIN,	DHRUVIK K PATEL	'A' SANSKAR OWNERS ASSOCIATION-PALDI,BHUPATBHAI KALIDAS PATEL	
3450	CRA/264/2014	19/08/2014	KAMARALI VAJIRALI MOMIN,	DHRUVIK K PATEL	'A' SANSKAR OWNERS ASSOCIATION-PALDI,BHUPATBHAI KALIDAS PATEL	
3451	CRA/265/2014	19/08/2014	KAMARALI VAJIRALI MOMIN,	DHRUVIK K PATEL	'A' SANSKAR OWNERS ASSOCIATION-PALDI,BHUPATBHAI KALIDAS PATEL	
3452	CRA/266/2014	19/08/2014	BABUKHAN GANIKHAN,	MR LR PATHAN,MR MOHD.HANIF SHAIKH	GOPICHAND SITARAM AGRAWAL,VINABEN VIPINKUMAR AGRAWAL,MAHINDRAKUAMR SITARAM AGRAWAL,VIPINKUMAR GOPICHAND AGRAWAL,ANITABEN NARESHKUMAR AGRAWAL,NARESHKUMAR GOPICHAND AGRAWAL,DINESHKUMAR GOPICHAND AGRAWAL,CHINUBEN DURGESHKUMAR CHAUDHARI,SHAIKH MEHNDI HASAN NOOR MOHAMMAD,DINESHBHAI KHIMJIBHAI MALAVIYA,DILIP JAYANTILAL GADHIYA,SAMIRA D/O RAMESHBHAI SAMANT,VIPULBHAI ARVINDBHAI SHAH,PRAFUL BABUBHAI DOSHI,KIRTIBEN @ KIRTIKABEN MAHESHBHAI DESAI,MINAXIBEN NAISHEDHRAI DESAI	
3453	CRA/268/2014	20/08/2014	PURSHOTTAMBHAI DEVSHIBHAI LIMBANI,	MR GAURAV CHUDASAMA	ASHOKBHAI NATVARLAL SHAH,HEIRS OF DECD. GIRISHBHAI NATVARLAL SHAH,HIRENBHAI GIRISHBHAI SHAH,RAVIBHAI GIRISHBHAI SHAH,VARSHABEN GIRISHBHAI SHAH	

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3454	CRA/269/2014	18/12/2014	HIMMATLAL UGARCHAND SHAH,	MR SHITAL R PATEL	THAKKAR PRAKASCHANDRA MOHANLAL,THAKKAR ASHWINKUMAR MOHANLAL	MR CHIRAG B PATEL,MR. JAY M THAKKAR
3455	CRA/270/2014	17/10/2014	MRUNAL SAVANT SHREEDHARBHAI,PRAKASHBHAI THAKORLAL BHAVSAR	MR ASHISH M DAGLI	MOHIZUDDIN AMINUDIN SAIYAD,AFZALBEGAM AMINUDIN SAIYAD,SHRIDHAR PARASHRAM LAXMANRAO SAVANT,TARABEN THAKORLAL BHAVSAR	NOTICE SERVED,UNSERVED EXPIRED (N),MR AR MAJMUDAR
3456	CRA/271/2014	21/08/2014	DHANUBEN WIDOW OF NANUBHAI KARSHANBHAI,TARABEN DAUGHTER OF NANUBHAI KARSHANBHAI	MR. RAHIL P JAIN	NARESHBHAI NANUBHAI PATEL,USHABEN DAUGHTER OF NANUBHAI KARSANBHAI	MR HJ DHOLAKIA
3457	CRA/272/2014	11/11/2014	NAYANBHAI NATWARLAL BHATT,JAGDISHBHAI NATWARLAL BHATT,JAYABEN WIFE OF NATAWARLAL BHATT,MANJULABEN VISHNUPRASAD BHATT,NARENDRA VISHNUPRASAD BHATT,ALKA VISHNUPRASAD BHATT,KAMINI VISHNUPRASAD BHATT,SONAL VISHNUPRASAD BHATT	MS. NIYATI K JUTHANI	LEGAL HEIR OF CHANDULAL MANILAL JOSHI,LEGAL HEIR OF CHAMPABEN NAVNITLAL BHATT,ARUNBHAI NAVNITLAL BHATT	,NOTICE SERVED BY DS,DS AFF.NOT FILED (R),MS ARCHANA P PATEL
3458	CRA/273/2014	15/07/2015	SHAH LALA @ DHANANJAY PANNALAL THROUGH POA GHANSHYAMGIRI GOSAI,	MR JIGAR P RAVAL	PANKAJKUMAR PANNALAL SHAH,VASANTKUMAR KANAIYALAL SHAH,MARUTKUMAR KANAIYALAL SHAH,THE MAMLATDAR-SAVLI	GOVERNMENT PLEADER,MR NISHANT LALAKIYA
3459	CRA/274/2014	02/07/2018	PATEL KESHAVLAL BHEMJIBHAI,	MR. D. P. KINARIWALA,MR.A J.OZA	JADEJA BHAGVANJI BHURJI,JADEJA NARSANGJI BHURJI	RULE SERVED,MR VIRAT G POPAT
3460	CRA/275/2014	20/06/2016	BHAGWANJIBHAI BHURABHAI KANBI PRO.FULABHAI BHURABHAI AND CO.,	HL PATEL ADVOCATES	PARBATBHAI SAMJUBHAI KADIA,	MR MEHUL S SHAH
3461	CRA/276/2014	08/09/2014	VALLABHBHAI MOHANBHAI DOBARIA,	MR MURALI N DEVNANI	KOLI CHAKUBHAI SARVAIYA(DECD) THROUGH KASHIBEN W/O CHAKUBHAI,VASHRAM CHAKUBHAI (DECD) THROUGH LEGAL HEIRS,LABHUBEN W/O VASHRAMBHAI CHAKUBHAI,VASANTBEN D/O VASHRAMBHAI SARVAIYA(MINOR),RAJESHBHAI VASHRAMBHAI SARVAIYA,BHANUBEN D/O VASHRAMBHAI CHAKUBHAI,MADHUBHAI CHAKUBHAI SARVAIYA,SIKABHAI @ SAVJIBHAI CHAKUBHAI VARVAIYA,SOGABHAI CHAKUBHAI SARVAIYA,RANIBEN D/O CHAKUBHAI SARVAIYA,PATEL MANUBHAI VALLABHBHAI KEVADIYA,PATEL VITTHALBHAI VALLABHBHAI KEVADIYA	
3462	CRA/277/2014	08/09/2014	VALLABHBHAI MOHANBHAI DOBARIA,	MR MURALI N DEVNANI	KOLI CHAKUBHAI SARVAIYA(DECD) THROUGH KASHIBEN W/O CHAKUBHAI,VASHRAM CHAKUBHAI (DECD) THROUGH LEGAL HEIRS,LABHUBEN W/O VASHRAMBHAI CHAKUBHAI,VASANTBEN D/O VASHRAMBHAI SARVAIYA(MINOR),RAJESHBHAI VASHRAMBHAI SARVAIYA,BHANUBEN D/O VASHRAMBHAI CHAKUBHAI,MADHUBHAI CHAKUBHAI SARVAIYA,SIKABHAI @ SAVJIBHAI CHAKUBHAI VARVAIYA,SOGABHAI CHAKUBHAI SARVAIYA,RANIBEN D/O CHAKUBHAI SARVAIYA,PATEL MANUBHAI VALLABHBHAI KEVADIYA,PATEL VITTHALBHAI VALLABHBHAI KEVADIYA	
3463	CRA/279/2014	14/10/2014	ARUNKUMAR NAGINDAS SUTHAR,JASVANTBHAI MANILAL MISTRY,BHAVIN VINODCHANDRA SUTHAR,HEMANTKUMAR (PRAKASH) JAGNNATH MISTRY,JYOTINDRAKUMAR BHIKHABHIA MISTRY	MR ANKUR Y OZA	INDIRABEN JAGDISHCHANDRA BHATT,NARESHBHAI JAGDISHCHANDRA BHATT,DEEPAKKUMAR JAGDISHCHANDRA BHATT	MR. JAVED S QURESHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3464	CRA/280/2014	02/09/2014	MOHANBHAI PITAMBERDAS MEWAVALLA,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	DROPATI MURLIDHAR JESWANI LEGAL HEIRS OF DECD. PITAMBERDAS J MEWAVALLA,MANJULA VINOD JESWANI LEGAL HEIRS OF DECD. PITAMBERDAS J MEWAVALLA,NAYNA RAMESH JESWANI THROUGH POA VINOD MOTIRAM JESWANI LEGAL HEIRS OF DECD. PITAMBERDAS,CHANDRA PITAMBERDAS MEWAVALLA,RITU PITAMBERDAS MEWAVALLA,SARIKA GAURAV JAIN,NITIN PITAMBERDAS MEWAVALLA,KUM.HONEY PITAMBERDAS MEWAVALLA,VEENA NERSIAN D/O PITAMBERDAS MEWAVALLA LEGA HEIRS OF DECD. PITAMBARDAS J MEWAVALLA,KAMAL SURESH MANGARANI LEGAL HEIR OF DECD. PITAMBERDAS J MEWAVALLA,KUMAR PITAMBERDAS MEWAVALLA LEGAL HEIR DECD.PITAMBERDAS J MEWAVALLA,ARUN PITAMBERDAS MEWAVALLA,KIRAN RAM NERSIAN D/O PITAMBERDAS MEWAVALLA,JYOTI RAJAN JAGASIA D/O PITAMBERDAS MEWAVALLA,DEVKI D/O PITAMBERDAS MEWAVALLA,BEENA D/O PITAMBERDAS MEWAVALLA,RAJU PITAMBERDAS MEWAVALLA,KANDLA PORT TRUST	
3465	CRA/281/2014	27/06/2018	ANDARSING VAJESING KOLI,MAHESH VAJESING KOLI,ASHOK VAJESING KOLI,BHUPENDRABHAI MUKUNDBHAI SHAH,KANCHAN VAJESING KOLI	MR. ZALAK B PIPALIA	HEMANGINIBEN ALIAS HEMUBEN SHAH DAUGHTER OF JAYANTILAL MAGANLAL SHAH,VARSHABEN DAUGHTER OF JAYANTILAL MAGANLAL SHAH,BHARTI ALIAS PARULBEN DAUGHTER OF JAYANTILAL MAGANLAL SHAH,ANAMIKABEN DAUGHTER OF JAYANTILAL MAGANLAL SHAH,AVANTIKABEN DAUGHTER OF JAYANTILAL MAGANLAL SHAH,YOGINIBEN DAUGHTER OF JAYANTILAL MAGANLAL SHAH,ARUNABEN DAUGHTER OF MAGANLAL HARGOVINDDAS SHAH,KANTILAL MAGANLAL SHAH,RAMESHCHANDRA MAGANLAL SHAH,VILASBEN RAMESHCHANDRA MAGANLAL SHAH,RAGINABEN DAUGHTER OF RAMESHCHANDRA MAGANLAL SHAH,SHILPABEN DAUGHTER OF RAMESHCHANDRA MAGANLAL SHAH,RUPALBEN DAUGHTER OF DAUGHTER OF RAMESHCHANDRA MAGANLAL SHAH,HASMUKH VAJESING KALI,KANCHAN VAJESING KOLI	NOTICE NOT RECD BACK,RULE SERVED,MS SM AHUJA,MR PARTHIV B SHAH
3466	CRA/286/2014	05/09/2014	SURSINH LALABHAI PATEL,	MR MEHUL S SHAH	KARSANBHAI SOMABHAI BARIA,	
3467	CRA/287/2014	05/09/2014	POPATLAL PREMJI GOSAR,	MR SP HASURKAR	VINODCHANDRA ANANDLAL SHAH,ROHITKUMAR ANANDBHAI SHAH,KULIKANT JAYCHAND SHAH-DECD.,DINESH JAYCHAND SHAH	,MR VA MANSURI
3468	CRA/288/2014	17/12/2014	UMARBHAI NATHUBHAI KHER,	MR MM SAIYED	KALUBHAI GUMANBHAI KHER,MAMLATDAR VALIYA,DEPUTY COLLECTOR, JHAGADIYA	GOVERNMENT PLEADER,(MR SANDEEP N BHATT)
3469	CRA/289/2014	12/06/2015	THAKOR SHOBHAJI DEVSIJI,	MR VIJAY H NANGESH	STATE OF GUJARAT,THE MAMLATDAR, BHABHAR,THAKOR ARVINDJI AMTHAJI,THAKOR DHIRAJI VADHAJI,THAKOR SARDARJI DEVSHIJI,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3470	CRA/290/2014	16/10/2015	GIRISHBHAI NATVARBHAI PATEL,	BHARGAV KARIA & ASSO	PRABHAVATI COOPERATION HOUSING SOCIETY LIMITED,MAGANLAL CHHAGANLAL PANCHAL,ASHOKBHAI MAGANLAL PANCHAL,DINESHKUMAR GIRDHARLAL PANCHAL,RAMESHCHANDRA LAHERCHAND SHAH,JIGNESHBHAI POPATLAL MEHTA,DASHRATHBHAI NARSIBHAI PATEL,PRAKASHBHAI DALSUKHBHAI PATEL	,MRS NISHA M PARIKH
3471	CRA/296/2014	22/09/2014	CHATURJI SOMAJI PARMAR-DECD.,DHULIBEN WD/O CHATURJI SOMAJI,PRABHATBHAI CHATURBHAI PARMAR,GOVINDBHAI CHATURBHAI PARMAR,PRAVINBHAI CHATURBHAI PARMAR,RAMESHBHAI CHATURBHAI PARMAR,AMRATBEN D/O CHATURBHAI SOMAJI PARMAR,SUBABEN D/O CHATURJI SOMAJI PARMAR	MR SURESH B BHATT	LAXMANJI LEELAJI ZALA-DECD. THROUGH LEGAL HEIRS,,GALUBEN WD/O LAXMANJI LEELAJI ZALA,RAJUBHAI LAXMANJI ZALA,JASHVANTSING LAXMANJI ZALA,DEVRAJBHAI LAXMANJI ZALA,VISHNUBEN D/O LAXMANJI LEELAJI ZALA,CHANCHALBEN D/O LAXMANJI LEELAJI ZALA,AMRUTBEN D/O LAXMANJI LEELAJI ZALA,NAVUBEN D/O LAXMANJI LEELAJI ZALA,CHAMPABEN WD/O RAMAJI LEELAJI ZALA,DILIPBHAI RAMABHAI ZALA	
3472	CRA/298/2014	13/07/2017	AMRISH VINODCHANDRA MEHTA,VINEET ARVIND KUMAR SHAH	MS MEGHA JANI	AJIJ JUSAB KAKAL,	MR PRAFULL K PATHAK
3473	CRA/299/2014	15/12/2014	AKSHAYDASJI GURU SHRI SHESH NARAYANDASJI,	MR ISHAN MIHIR PATEL	MAHANT BHAGVANDASJI GURU AYODHYADASJI,	MR JIGAR M PATEL
3474	CRA/303/2014	13/11/2014	LEGAL HEIR AND REPRE. OF DECD. MANILAL HARILAL KOTAK,	MR SP MAJMUDAR,MR. HJ KARATHIYA	BHARATKUMAR BALSHANKAR MEHTA,	
3475	CRA/306/2014	15/12/2014	THAKOR (DUDHECHA) VADANJI DAZUJI,	MR YV BRAHMBHATT	PATEL SHANKARBHAI PARBATBHAI,PATEL JIVRAMBHAI PARBATBHAI,PATEL JAYANTIBHAI KALUBHAI	NOTICE SERVED,MR VC VAGHELA
3476	CRA/307/2014	30/09/2014	MAHARAJ SHRI NATHURAM SHARMA ANAND ASHRAM,	MR HD VASAVADA	AKHIL BHARAT VARSHIYA AUDICHYA BRAHM SAMAJ,SECRETARY BHALCHANDRA SOMNATH VYAS,VIJENDRABHAI U DESAI,GOPALBHAI HARIHARBHAI JOSHI,HARSHADBHAI MOHANLAL DAVE,RAJNIBHAI MAGANLAL PATEL,MADHUSUDAN DEVSHANKAR JANI,PRADIPBHAI MAGANBHAI CHANDRANA,SURESH K BHATT,YOGENDRA P DESAI	,MS SD RAMI
3477	CRA/309/2014	26/09/2020	ARVINDBHAI DHANJIBHAI JOBANPUTRA,	MR DIPAL R RAVAIYA	VIJAYKUMAR GAURISHANKAR THAKKAR,	RULE SERVED,MR HARNISH V DARJI
3478	CRA/312/2014	19/11/2014	MITESHBHAI NARENRABHAI PATEL,	MR DIGANT B KAKKAD	UJAMBEN PRAGJIBHAI @ KHUSHALBHAI HARIJAN,AMBUBHAI VALJIBHAI VANKAR,NAGJIBHAI DAYALBHAI VANKAR,GANGABEN PRAGJIBHAI VANKAR,NIRUBEN PRAGJIBHAI VANKAR,SAVITABEN PRAGJIBHAI VANKAR,DAHYABHAI PRAGJIBHAI VANKAR,MADHUBEN PRAGJIBHAI VANKAR,MAMLATDAR-SHINOR,THE DY.COLLECTOR PRANT OFFICER-KARJAN	

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3479	CRA/314/2014	03/12/2014	HEIRS OF DECEASED AMBALAL SOMABHAI VASAVA,VASAVA SHANTABEN AMBALAL,VASAVA MANJULABEN AMBALAL,VASAVA SUMITRABEN AMBALAL,VASAVA RAMESHBHAI AMBALAL,VASAVA RAMANBHAI AMBALAL	MR VISHAL C MEHTA	HEIRS OF DECEASED SHANABHAI MATHURBHAI VASAVA AND MANGIBEN S VASAVA,VASAVA KAMLABEN SHANABHAI,VASAVA UKEDBHAI SHANABHAI,VASAVA JASHODABEN SHANABHAI,VASAVA ARVINDBHAI SHANABHAI,HEIRS OF DECEASED PUNABHAI SHANABHAI,VASAVA RAMILABEN PUNABHAI,VASAVA LAXMIBEN PUNABHAI,VASAVA MAHENDRABHAI PUNABHAI,VASAVA ARJUNBHAI PUNABHAI,HEIR OF DECEASED NAROTAMBHAI MATHURBHAI,VASAVA MADHUBEN NAROTAMBHAI,VASAVA SHARDABEN NAROTAMBHAI,VASAVA AMARSINGBHAI NAROTAMBHAI	,MR. VARUN G RAI
3480	CRA/317/2014	19/11/2014	CHIMANBHAI LALLUBHAI PATEL,DHANUBEN CHIMANBHAI PATEL,SHITALBEN CHIMANBHAI PATEL,AMARBHAI CHIMANBHAI PATEL	MR DIGANT M POPAT	DHANUKHBHAI BHIKHUBHAI PATEL,	
3481	CRA/318/2014	19/11/2014	CHIMANBHAI LALLUBHAI PATEL,DHANUBEN CHIMANBHAI PATEL,SHITALBEN CHIMANBHAI PATEL,AMARBHAI CHIMANBHAI PATEL	MR DIGANT M POPAT	DHANUKHBHAI BHIKHUBHAI PATEL,	
3482	CRA/319/2014	19/11/2014	CHIMANBHAI LALLUBHAI PATEL,	MR DIGANT M POPAT	DHANUKHBHAI BHIKHUBHAI PATEL,	
3483	CRA/321/2014	14/11/2014	MAGANBHAI POSLABHAI PATEL,DINESHBHAI MAGANBHAI PATEL,JAYESHBHAI MAGANBHAI PATEL	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	BARJULBHAI NEMLABHAI PATEL,LALLUBHAI NEMLABHAI PATEL,KAMUBEN SUKKARBHAI PATEL,DHANSUKHBHIA VAJIRBHAI PATEL,JAYESHBHAI VAJIRBHAI PATEL,JAISUKHBHAI VAJIRBHAI PATEL,MOHANBHAI BARJULBHAI PATEL,ISHWARBHAI BARJULBHAI PATEL,MANUBHAI POSLABHAI PATEL,ILABEN BABARBHAI PATEL,DHARMESHBHAI BABARBHAI PATEL,KAVUBEN RAMANBHAI PATEL,SWATIBEN DAUGHTER OF RAMANBHAI,UJJAVALBHAI RAMANBHAI PATEL	,MR ADIL R MIRZA
3484	CRA/322/2014	17/12/2014	PRAVINCHANDRA CHHOTALAL ACHARYA,	MR NILESH I JANI	KAMLABEN DILIPBHAI @ DILAVARKHAN,	
3485	CRA/323/2014	08/05/2015	PUNABHAI LUVJIBHAI PATEL,PARESHBHAI PUNABHAI PATEL,JANAKBHAI PUNABHAI PATEL,BHIKHABHAI LUVJIBHAI PATEL,NATUBHAI LUVJIBHAI PATEL,GORDHANBHAI LUVJIBHAI PATEL	MR APURVA R KAPADIA	JIVRAJBHAI MAVJIBHAI PAVASIYA,BHARATBHAI JIVRAJBHAI PAVASIYA THROUGH JIVRAJBHAI MAVJIBHAI PAVASIYA,BHAVESHBHAI JIVRAJBHAI PAVASIYA THROUGH JIVRAJBHAI M PAVASIYA,THE MAMLATDAR, KAMREJ,DEPUTY COLLECTOR, KAMREJ	GOVERNMENT PLEADER,MR GM JOSHI
3486	CRA/324/2014	13/11/2014	RAVTAJI BHERAJI LUHAR,LAKHMANJI BHERAJI LUHAR,HARILAL BHERAJI LUHAR,RATANSHI BHERAJI LUHAR,NANJI BHERAJI LUHAR,RAVJI BHERAJI LUHAR,PATHAN JAMILBHAI SIRAJBHAI,PUNIYA RAMBHAGAT BANVARILAL,MEMON IDRISHBHAI ABDULKADAR	MR. YOGENDRA THAKORE	LUHAR SHANTABEN W/O MOHANJI BHERAJI,LUHAR CHAMPABEN BHURAJI,RAMSINHBHAI KARSANBHAI RAJPUT	
3487	CRA/325/2014	16/12/2014	MUMTAZBEN D/O ILIYAS SULEMAN MUSA MAMANJI (MEDIWALA),ILIYAS SULEMAN MUSA MAMANJI,UMARJIBHAI ISMAILBHAI UDRADAR	MR MRUGEN K PUROHIT	SHAKINA SULEMAN MUSA MAMANJI (MEDIWALA),MAHERUN SULEMAN MUSA MAMANJI,ZOHARA SULEMAN MUSA MAMANJI,SARIFA SULEMAN MUSA MAMANJI,MARIYAM SULEMAN MUSA MAMANJI	NOTICE UNSERVED,MR MM SAIYED,HL PATEL ADVOCATES

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3488	CRA/326/2014	08/12/2014	RAJPUT SAMJUBA LALXMANSINH,RAJPUT SURYABA NATAVARSINH	MR SUNIL K SHAH	AANJANA JESANGBHAI PARTHIBHAI,AANJANA DALJIBHAI FALABHAI,DECEASED AANJANA GANESHBHAI FALABHAI THROUGH HIS HEIRS,AANJANA NATHIBEN GANESHBHAI WIDOW,AANJANA HARESHBHAI GANESHBHAI,AANJANA VIPULBHAI GANESHBHAI,AANJANA JETHABHAI FALABHAI,AANJANA CHAMPABEN FALABHAI,AANJANA AMBABEN FALABHAI,AANJANA KANKUBEN FALABHAI,AANJANA MANGUBEN FALABHAI,AANJANA MULJIBHAI RATUBHAI,AANJANA NARSANGBHAI RATUBHAI,MAMLATDAR SHRI,THE DEPUTY COLLECTOR	,MR SP MAJMUDAR
3489	CRA/327/2014	13/11/2014	SHIVMURTI BHAGWATI PRASAD,	MR SR YADAV	POINT TEXTILES PROCESS,P BALASUBRAMANIUM GARDEN,P DEVIAMMBA P PALANISAM	
3490	CRA/328/2014	10/11/2014	RANUBAI KHIMABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR ,,SUPERINTENDING ARCHEOLOGIST	
3491	CRA/329/2014	10/11/2014	KHIMABHAI VELABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR,SUPERINTENDING ARCHEOLOGIST,	
3492	CRA/330/2014	10/11/2014	ACHARBHAI MAGHABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR,,SUPERINTENDING ARCHEOLOGIST,	
3493	CRA/331/2014	10/11/2014	ACHARBHAI MAGHABHAI,	MR GM AMIN	STATE OF GUJARAT,UNION OF INDIA	
3494	CRA/332/2014	10/11/2014	KARSHANBHAI BHACHABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3495	CRA/333/2014	10/11/2014	HIRABHAI LAXMANBHAI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3496	CRA/334/2014	10/11/2014	BHOJABHAI RASANGBHAI,	MR GM AMIN	STATE OF GUJARAT,UNION OF INDIA	
3497	CRA/335/2014	10/11/2014	DEVABHAI MALUBHAI RABARI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3498	CRA/336/2014	10/11/2014	GOVINDBHAI KACHARABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3499	CRA/337/2014	10/11/2014	KESHABHAI HAJABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3500	CRA/338/2014	10/11/2014	PUNJABHAI HAHABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3501	CRA/339/2014	10/11/2014	HEIRS OF DECD. KACHARABHAI MERAMANBHAI GOVINDBHAI KACHRABHAI,	MR GM AMIN	THE DEPUTY COLLECTOR.,SUPERINTENDING ARCHEOLOGIST,	
3502	CRA/340/2014	08/01/2015	FIROZBHAI JAMALBHAI MANSURI,	VIRAL K SHAH	USMANBHAI VALIBHAI KARUKUN-DECD.,MOHAMMED IQBAL USMANBHAI KARUKUN,MOHAMMEDUMAR USMANBHAI KARUKUN,GULABMOHAMMED ABDULHAJIJ KARKUN,BASHIRAHMED ABDULAZIZ KARKUN,FATMABEN WIDOW OF JAMALBHAI WHO DIED DURING THE PENDENCY,AMINABIBI WIDOW OF SHAFIMOHAMMED,SALIM SAFIMOHAMMED MANSURI,FARUQUE SAFIMOHAMMED MANSURI	
3503	CRA/341/2014	01/12/2014	G C SURANA,	MR DAXESH T DAVE	KOKILABEN RAJESHBHAI PRAJAPATI,	
3504	CRA/342/2014	11/07/2017	DR. AMRUTLAL MOHANLAL OZA,	(MR PRAFUL J BHATT)	KOKILABEN CHANDULAL PATHAK,	MR SURESH B BHATT

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3505	CRA/346/2014	11/12/2014	MANGUBEN RAJABHAI JOSHI W/O NARBHESHANKAR MADHAK,GORDHANBHAI RAJABHAI JOSHI,AMRUTLAL RAJABHAI JOSHI,NIRMALABEN RAJABHAI JOSHI,MAHESHBHAI RAJABHAI JOSHI,RAMABEN RAJABHAI JOSHI,PALLAVIBEN MAHESHBHAI JOSHI	MR HRIDAY BUCH	SAVITABEN RAJABHAI JOSHI,	MR AMAR D MITHANI
3506	CRA/347/2014	27/07/2015	LEGAL HEIR OF MAGANLAL KANJIGOLARANA,LAXMIBEN D/O. MAGANLAL KANJI GOLARANA W/O. VIJAYBHAI GOLARANA	MR MANISH M KAUSHIK	LEGAL HEIRS OF DECEASED HARJI KANJI GOLARANA,JAMNABEN HARJI GOLARANA,UMEDBHAI HARJI GOLARANA,PUSHPABEN HARJI GOLARANA,PRAVINA HARJI GOLARANA,MEHTA MANSANG MANGALJI TRUST THROUGH MANAGING TRUSTEE,BABULAL JAGJIVAN	,DS AFF.NOT FILED (N),DELETED,MR HARSHIL C DATTANI
3507	CRA/348/2014	18/11/2014	BALCHANDBHAI MULCHANDBHAI PATEL,	MR PREMAL R JOSHI	KAIDVA AMRATBHAI AMICHAND,NASRUDDIN USMANBHAI DHUKKA,DHARMESH KISHOREBHAI PATEL,URMILABEN VIRABHAI PRAJAPATI,MAMLATDAR,DEPUTY COLLECTOR	,MR SP MAJMUDAR
3508	CRA/350/2014	16/07/2015	DEVENDRA KALIDAS AMIN,	MR JF MEHTA	DINESH KALIDAS AMIN,	MR BHUNESH C RUPERA,BELABEN M NAYAK
3509	CRA/353/2014	26/06/2015	RANCHODBHAI GANESHBHAI DALWADI,DANABHAI GANESHBHAI DALWADI,SHIVABHAI GANESHBHAI DALWADI,THOBHANBHAI GANESHBHAI DALWADI,MAVJIBHAI GANESHBHAI DALWADI	MR MB GOHIL	PRAVINBHAI KANJIBHAI PARMAR,	MR BHAVIN J SATWARA
3510	CRA/354/2014	14/07/2015	SUKHDEV HARJIVANBHAI PATEL,	MR DIGANT M POPAT	RAMILABEN BHAGWATIBHAI PATEL DAUGHTER OF DECD. HARJIVANBHAI NAGARBHAI PATEL,INDUBEN DAUGHTER OF HARJIVANBHAI NAGARBHAI PATEL,MADHUBEN DAUGHTER OF HARJIVANBHAI NAGARBHAI PATEL,TARABEN SHANTILAL PATEL,RANJITBHAI MOTIBHAI PATEL	NOTICE SERVED,(MRS VD NANAVATI)
3511	CRA/355/2014	12/06/2015	SURYAKANT DAVALBHAI PATEL,PREMABHAI DAVALBHAI PATEL,BUDHABHAI DAVALBHAI PATEL,PRAKASHBHAI DAVALBHAI PATEL	MR P A MEHD	MANUBHAI SHANTILAL PATEL,KANUBHAI SHANTILAL PATEL,GOVINDBHAI SHANTILAL PATEL,GOPALBHAI SHANTILAL PATEL,ASHWINBHAI SHANTILAL PATEL,PRAVINBHAI SHANTILAL PATEL,BHARATBHAI SHANTILAL PATEL	NOTICE SERVED,MR HITESH N ACHARYA
3512	CRA/356/2014	09/07/2015	MADHUBEN LALITBHAI PATEL,	MS. SHAILI A KAPADIA	CHANDRAKANTABEN D/O SAMPATLAL AYODHYAPRASAD JAISWAL,HASMUKHBHAI SAMPATLAL JAISWAL,BALMUKUNDBHAI SAMPATLAL JAISWAL-DECD. THROUGH LEGAL HEIRS,,PUSHPABEN WIDOW OF BALMUKUNDBHAI SAMPATLAL JAISWAL,SANJAYBHAI BALMUKUNDBHAI JAISWAL,AMRISHBHAI BALMUKUNDBAHI JAISWAL,AMITABEN D/O BALMUKUNDBHAI JAISWAL	,NOTICE SERVED,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR DEVANG J JOSHI
3513	CRA/360/2014	13/11/2014	JAGDISHCHANDRA DAHYALAL RAVAL,	MR DIPAL R RAVAIYA	DAMAYANTIBEN JAGDISHANDRA RAVAL,	
3514	CRA/362/2014	06/07/2015	GAMBHIRSINH DHIRUBHA ZALA,JORUBHA TAKHUBHA ZALA-DECD. THROUGH LEGAL HEIRS,,GNANBA JORUBHA ZALA,AJAYSINH JORIBHA ZALA,BHAGIRATHSINH JORUBHA ZALA,PARAKRAMSINH JORUBHA ZALA	MR MEHUL S SHAH	RAJUBHAI MERUBHAI RAJPUT,MERUBHAI MANUBHAI RAJPUT,NARSANGBHAI HAMIRBHAI,HAMIRBHAI MANUBHAI,SHANTABEN HAMIRBHAI,RUPABHAI VALABHAI,DANSANGBHAI NAGJIBHAI,BHARATBHAI BHIKHABHAI,NAGJIBHAI MANUBHAI,VALIBEN GAGJIBHAI,GAGJIBHAI KANABHAI,RATANSANG POPATBHAI,HEIR OF LILABEN VIRSANGBHAI VIRAMBHAI DAJIBHAI,TAKHUBHAI PRABHUTSINH ZALA	RULE SERVED BY DS,MR SATYEN B RAWAL

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3515	CRA/363/2014	12/12/2014	HASMUKHLAL CIMANLAL BROKER,ANSUYABEN HASMUKHLAL BROKER-DECD.,SWATIBEN MAYURBHAI BROKER,MAYURBHAI HASMUKHLAL BROKER,HANSABEN HEMANTKUMAR BROKER,MANANBHAI HEMANTKUMAR BROKER,GAUTAMKUMAR CHIMANLAL BROKER,DAKSHABEN GAUTAMKUAMR BROKER,VIKRAMKUMAR CHIMANLAL BROKER,KASHMIRABEN VIKRAMKUMAR BROKER,NIKEN VIKRAMKUMAR BROKER,UMESHKUMAR CHIMANLAL BROKER,BHARTIBEN UMESHKUMAR BROKER	MR TARAK DAMANI	USHA SALES PVT LTD,	MR GM JOSHI
3516	CRA/364/2014	19/11/2014	BALUBHAI PARSHOTTAMBHAI PATEL,PARVATIBEN WIDOW OF RAMANBHAI PARSHOTTAMBHAI,BRIJESH RAMANBHAI PATEL,SANTOSHKUMAR RAMANBHAI PATEL,GEETABEN WIDOW OF RAMESHBHAI PARSHOTTAMBHAI,HIMANSHUKUMAR RAMESHBHAI PATEL,MANISHABEN DAUGHTER OF RAMESHBHAI PARSHOTTAMBHAI PATEL,NANDIBEN MAGANBHIA PATEL DAUGHTER OF PARSHOTTAMBHAI KESHAVBHAI PATEL,SAVITABEN SURESHKUMAR PATEL D/O PARSHOTTAMBHAI KESHAVBHAI PATEL,BHANUBEN DAUGHTER OF PARSHOTTAMBHAI KESHAVBHAI PATEL	MR SHITAL R PATEL	BALUBHAI HIRABHAI PATEL,	
3517	CRA/366/2014	22/12/2014	GHANCHI JAMALBHAI RJABHAI KALVAT,	MR MA KHARADI	JAYANTIBHAI GIRDHARBHAI GERIYA,SHYAM SUNDAR SUDARSAN DUBEDI	MR RAXIT J DHOLAKIA
3518	CRA/367/2014	09/12/2014	PUNIBEN RAMJIBHAI,LAKHMANBHIA RAMJIBHAI,BHIMJIBHAI RAMJIBHAI,JIVANBHAI RAMJIBHAI,GHANSHYAMHBAI RAMJIBHAI,GITABEN RAMJIBHAI	MS MEGHA JANI	NATVARBHAI THOBHANBHAI KANJARIYA,MAMLATDAR,DEPUTY COLLECTOR	
3519	CRA/369/2014	31/03/2015	HIRABA NIRUBHA @ NIRVANTSINH JADEJA,BAL BHADRASINH NIRUBHA @ NIRVANTSINH JADEJA,JAYRAJSINH NIRUBHA @ NIRVANTSINH JADEJA,RAJENDRASINH NIRUBHA @ NIRVANTSINH JADEJA,PURANSINH NIRUBHA @ NIRVANTSINH JADEJA,RASIKBA BAL BHADRASINH JADEJA,MINABA JAYRAJSINH JADEJA,HANSABEN KALABA JADEJA	MR MRUGEN K PUROHIT	ATULBHAI DILSUKHBHAI SHETH,JAYENDRAKUMAR RASIKLAL BAVARI,JASJVANTIBEN BABULAL (PARNERSHIP FIRM)	,MR ADIL R MIRZA
3520	CRA/370/2014	01/12/2014	M/S VASARI INDIA PVT LTD,M/S VASARI INDIA PVT LTD	MR. AH MOHAPATRA	SH.DEVCHAND RAVJI SAVLA,HASMUKH RAVJI SAVIA,RAMNIK RAVJI SAVIA,JAYESH DEVCHAND SAVIA,YOGESH DHIRAJLAL DESAI,SURESH DHIRAJLAL DESAI,SHAILESH DHIRAJLAL DESAI,NILESH DHIRAJLAL DESAI	
3521	CRA/371/2014	03/08/2016	ANIL HARIKRUSHN OZA,	MS. KRUTI M SHAH	THE DEPUTY COLLECTOR,THE MAMLATDAR,ARVIND SHANKARLAL PANCHAL	GOVERNMENT PLEADER,RULE SERVED BY DS
3522	CRA/372/2014	04/11/2020	KISHORBHAI LADHURAM CHAUDHARY,	MR RITURAJ M MEENA	VIDYABEN BALVANTBHAI SHELAT,HARIVADAN S BHATT,RUMA TUSHAR SHELAT	DECEASED LITIGANT,MR ANUJ K TRIVEDI,MR DHRUV K DAVE
3523	CRA/374/2014	02/12/2014	IBRAHIM HASIDIQUE KALANIYA,	MR NAYAN D PAREKH	ABDULRAZAK ABDULBHAI GAGNANI,	MR MEHUL S SHAH,JENIL M SHAH
3524	CRA/376/2014	19/06/2015	SIRISHKUMAR ISHWARLAL NAIK,	MR SP MAJMUDAR	DEPUTY COLLECTOR,MAMLATDAR GANDEVI,RAMESHBHAI @ NATWARLAL NATHUBHAI VASHI	GOVERNMENT PLEADER,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA

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3525	CRA/377/2014	15/06/2015	HAVABHAI ADAMBHAI,	MR HARSHIL C DATTANI	LEGAL HEIRS OF AMAD @ AMADBHAI DOSABHAI'S DAUGHTER SHARBAI AMAD'S LEGAL HEIRS,RABHIYABEN ABDUL WD/O ABDUL KARIM,JUBEDABEN AMAD WD/O AHMAD SULEMAN,KADARBHAI SULEMAN,ABDUL SATAR SULEMAN,ZUBEDABEN SIDIQUE,AYESHABEN KASAMBHAI,FATIMABEN SULEMAN,RABHIABEN ISMAIL,ALLAHRAKHA AMADBHAI,JASABHAI RANMAL KUNDORIYA	
3526	CRA/378/2014	11/12/2014	MUSA ISMAIL PATEL,	MR ANKIT SHAH	NARENDRA JASHWANTBHAI,	
3527	CRA/379/2014	09/07/2015	SUMITRABEN W/O SOMABHAI SANKARBHAI PRAJAPATI,PRAKASHBHAI SOMABHAI PRAJAPATI,BHARATBHAI SOMABHAI PRAJAPATI,VARSHABEN D/O SOMABHAI SANKARBHAI,HEMLATABEN D/O SOMABHAI SANKARBHAI AND W/O RAMANBHAI SHANABHAI	MR PUSHPADATTA VYAS	NAGINBHAI HIRABHAI PATEL,	MR KASHYAP R JOSHI
3528	CRA/380/2014	08/07/2015	MANDABEN ASHOKBHAI GALAIT LEGAL HEIR DECD. ASHOKBHAI HARISHCHANDRA,,HITESHBHAI ASHOKBHAI GOLAIT LEGAL HEIR OF DECD. ASHOKBHAI HARISHCHANDRA,PRAVINBHAI ASHOKBHAI GOLAIT LEGAL HEIR OF DECD. ASHOKBHAI HARISHCHANDRA	MR SUREN M SHAH	NAMDEV KESHAVLAL DALAL,	NOTICE SERVED
3529	CRA/382/2014	10/06/2015	NARANBHAI KHETABHAI PATEL-DECD.,PURSHOTTAMBHAI NARANBHAI PATEL,BHARATBHAI NARANBHAI PATEL,DINESHBHAI NARANBHAI PATEL,VANITABEN NARANBHAI PATEL,PURSHOTTAMBHAI NARANBHAI PATEL,BHARATBHAI NARANBHAI PATEL,DINESHBHAI NARANBHAI PATEL	MR JV JAPEE	NAINESHKUMAR BABALDAS PATEL,JAYSHRIBEN KIRITBHAI PATEL,VIJAYKUMAR KANTILAL SHAH	NOTICE SERVED BY DS,(MR PARESH M DARJI),MR. NEHAL N SHAH
3530	CRA/384/2014	07/09/2017	ATULBHAI VISHUBHAI PATEL,ASHOKBHAI VISHUBHAI PATEL,SUNILBHAI VISHUBHAI PATEL,ROHINIBEN SUNILBHAI PATEL,SEEMABEN ATULBHAI PATEL	MR SP MAJMUDAR,MR. HJ KARATHIYA	MAHENDRABHAI SOMABHAI PATEL,NARMADABEN WIFE OF SOMABHAI PRABHUDAS PATEL	MR DARSHAN P DAVE
3531	CRA/385/2014	17/12/2014	PRASHANT G TRIVEDI S/O GAURISHANKAR TRIVEDI,	MR D K TRIVEDI	VIKAS VIJAYPAL JAIN,	
3532	CRA/386/2014	16/12/2014	ASHIT DHIRAJLAL SHAH,	VIRAL K SHAH	DILIP PRATAPRAI PATEL,VIJAY PRATAPRAI PATEL,PRATAPRAI MANILAL PATEL-DECD. THROUGH LEGAL HEIRS,,BHARAT PRATAPRAI PATEL,ASHOK PRATAPRAI PATEL-DECD. THROUGH LEGAL HEIRS,PUNAMBEN ASHOK PATEL,AMIT ASHOKBHAI PATEL,KOMAL DAUGHTER OF ASHOKBHAI PATEL,STATE OF GUJARAT,THE DEPUTY COLLECTOR	
3533	CRA/387/2014	02/07/2015	DINESHBHAI SHANKARLAL BHATT,	MR VIKRAM J THAKOR	SURENDRABHAI OCHHAVLAL PARIKH,MINESHBHAI SURENDRABHAI PARIKH	MR HARDIK C RAWAL
3534	CRA/388/2014	29/04/2015	BHUPATSINH VISHAJI VAGHELA,	MR ASHISH M DAGLI	SHAKUNTALABEN DURLABHJIBHAI KHOKHAR,	MR GUNVANT B SHAH
3535	CRA/389/2014	18/12/2014	GAGAJI RATUJI THAKOR,GAMBHIRJI MEPAJI THAKOR	MR.MRUDUL M BAROT	RANGUJI TAKHUJI THAKOR,REKHUJI SWARUPJI THAKOR,THE MAMLATDAR,THE PRANT OFFICER	,MR IMTIYAJ M KURESHI
3536	CRA/390/2014	07/04/2015	ANILBHAI SHRIPATRAO SHIRANGPURE,	MR PRABHAKAR UPADYAY	LEGAL HEIRS OF DECEASED KALAVATIBEN M SHINDE,	MR LALJI R MOKARIA,MR APURVA R HATHI
3537	CRA/391/2014	08/07/2015	KALUBHAI DAUDBHAI GHANCHI-DECD.,RASHIDBHAI KALUBHAI GHANCHI,IQUBAL KALUBHAI GHANCHI,AADAM KALUBHAI GHANCHI,KHATIJA KALUBHAI GHANCHI,ASIF KALUBHAI GHANCHI	MR VIMAL A PUROHIT	DHIRAJ KANJIBHAI NIRMAL,	MR JAYANT P BHATT,MR JEET J BHATT

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3538	CRA/392/2014	09/07/2015	JAGTABBHAI AMBABAHI HARIJAN,	MR P P MAJMUDAR	DEPUTY COLLECTOR,MAMLATDAR,CHAMNAJI TALSHAJI PATEL,HIRAJI TALSHAJI PATEL,BHERAJI DALAJI PATEL,MAFAJI JODHAJI PATEL,PARKHAJI RANCHHODJI PATEL,NAGJI PARKHAJI PATEL,VELAJI PARKHAJI PATEL,SHAMLAJI PARKHAJI PATEL	GOVERNMENT PLEADER,NOTICE SERVED,(MR NS SHETH),MR HK THAKOR
3539	CRA/394/2014	23/12/2014	PATEL JAYANTILAL HARGOVANDAS,	MR PANKAJ K SONI	THE BECHRAJI NAGRIK SAHKARI CO.OP.BANK LTD,	
3540	CRA/395/2014	30/03/2015	LALCHAND NIHALCHAND BHURANI,	MR NIRAV R MISHRA,VISHAL S AWTANI	CHANDANMAL THARIYOMAL,AHMEDABAD MUNICIPAL CORPORATION,SUB REGISTRAR	
3541	CRA/397/2014	27/07/2015	SAVJIBHAI KALABHAI VADODARIA,DINESHBHAI SAVJIABHAI VADODARIA,BALVANTBAHI SAVJIBHAI VADODARIA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	STATE OF GUJARAT,STATE RESERVE POLICE	GOVERNMENT PLEADER
3542	CRA/1/2015	29/07/2015	LALJIBHAI C PAWRA-DECD. THROUGH LEGAL HEIRS,SAVITABEN LALJIBHAI PAWARA,CHIRAGBHAI LAJIBHAI PAWARA,NEHABEN LALJIBHAI PAWARA,ATULBHAI SATANI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	FIROZBHAI AADAMBHAI JINDANI,	MR ASHISH M DAGLI
3543	CRA/2/2015	27/07/2015	CHAUDHARI VASHRAMBHAI NAGJIBHAI,CHAUDHARI OKHAJIBHAI BHEMAJI,CHAUDHARI VALIBEN BHEMJI W/O CHAUDHARI ARJANBAHI,CHAUDHARI GANGABEN BHEMJI W/O CHAUDHARI MULAJI JEMAL	MR VIJAY H NANGESH	STATE OF GUJARAT,DEPUTY COLLECTOR,HE MAMLATDAR,CHAUDHARI HIRJIBHAI KALABHAI,CHAUDHARI NANJIBHAI KALABHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL H RATHOD
3544	CRA/3/2015	23/03/2016	ABDUL AZIZ ABDUL VAHID SHAIKH,	MR ABDUL K SHAIKH	MAZHARBHAI ABDULREHMAN SHAIKH,KAUSHAR AMIN GULAM MAIYUDDIN SHAIKH,INDRAVADAN JIVANLAL OWNWER OF INDIA BATTERY AND TU ELECTRONICS-DECD.,KANAIYALAL JIVNALAL SHAH,NIRMALA KANAIYALAL JIVANLAL SHAH,HEMANTBHAI CHANDRASUKHBHAI SHAH,HIMANSHU CHANDRASHUKHBHAI SHAH	,NOTICE SERVED,NOTICE UNSERVED,MR AI SURTI,MR VIKRAM J THAKOR,MR. MIHIR A SURTI,MR MOHD. VASIMABBASI
3545	CRA/5/2015	09/07/2015	DOLLYBEN RAGHVAN KSHATRIYA,	MR HRIDAY BUCH	HARDIK JYANTILAL MODI,	MR JAYESH A KOTECHA
3546	CRA/6/2015	25/06/2015	LILAVATIBEN BABULALBHAI RATHOD,NARENDRABHAI BABULALBHAI RATHOD	MR GAURANG H BHATT	DILIPBHAI DHANJIBHAI PARMAR,AMRUTLAL NAROTTAMBHAI PITHVA,MANSUKHLAL MATHURBHAI GOHIL,GHANSHYAMBHAI PRABHUBHAI PARMAR,KISHORBHAI KHIMJIBHAI SANDHAKIYA	MR SATYEN B RAWAL
3547	CRA/7/2015	08/04/2015	VINODBHAI PURSOTTAMDAS MATADAR,ALKABEN VINODBHAI MATADAR	NANAVATI ASSOCIATES	RAIJIJI BABAJI THAKOR,DEVANGBHAI MANIBHAI PATEL,JESANGJI BABAJI THAKOR	
3548	CRA/9/2015	24/06/2015	NARMADABEN ZINABHAI RANA-DECD. THROUGH LEGAL HEIRS,VASANTBHAI ZINABHAI RANA,SHAILESHBHAI KANUBHAI RANA,VASUBHAI KANUBHAI RANA	MR P P MAJMUDAR	MAFATBHAI SUKABHAI RANA,	DHRUVIK K PATEL
3549	CRA/10/2015	13/10/2017	H D F C BANK LIMITED,	MR ANIP A GANDHI	ASHAPURA MINECHEM LIMITED,	(MR S N THAKKAR)
3550	CRA/11/2015	20/07/2015	AMBIKA IRON WORKS,JAGDAMBA AUTO CENTRE,RAFIKBHAI ISMAILBHAI,HONEST AUTO GARAGE,DEVIKRUPA TRACTOR REPAIRING,SHARDA ENGINEERING	BHARGAV KARIA & ASSO	PATEL MANIBHAI JIVABHAI-DECD,,JASHBHAI MANIBHAI PATEL,AMRISHBHAI ARUNBHAI PATEL,SHIPULBHAI ARUNBHAI PATEL,PATEL RAVJIBHAI VAGHAJIBHAI,SHARDABEN MANIBHAI JIVABHAI,PATEL ASMITABEN RAVJIBHAI,PATEL NITINKUMAR RAVJIBHAI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR.HEMANG H PARIKH,MR RASESH H PARIKH

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3551	CRA/12/2015	26/06/2015	BAHADURBHAI LALJIBHAI MALHOTRA,	(MR MB GANDHI),MR CHINMAY M GANDHI	AMBALAL JOITARAM HEIR OF JOITARAM RANCHHODDAS,NARANBHAI JOITARAM HEIR OF JOITARAM RANCHHODDAS,RAMANLAL JAMNADAS SHAH-DECD.,KALPESH RAMANLAL SHAH,INDUBEN RAMANLAL SHAH,HEMLATABEN RAMANLAL SHAH,RITABEN RAMANLAL SHAH,SUBHADRA WD/O RAMANLAL JOITARAM SHAH	,NOTICE SERVED,MS TRUSHA K PATEL
3552	CRA/13/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	ANIL JIVATRAM SAVLANI,RAM JIVATRAM SAVLANI	(MR SK BUKHARI)
3553	CRA/14/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAULATRAM HIRANAND V,MANOHARLAL ARJANDAS	MR VIMAL M PATEL
3554	CRA/15/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	NARENDRA KANAIYALAL NENVANI,	(MR SK BUKHARI)
3555	CRA/16/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	TARACHAND MITHUMAL,	MR VIMAL M PATEL
3556	CRA/17/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAYALDAS MITHARAM,	MR VIMAL M PATEL
3557	CRA/18/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	GURMUKHDAS MITHARAM,	MR VIMAL M PATEL
3558	CRA/19/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	HARISH MITHARAM,	MR VIMAL M PATEL
3559	CRA/20/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	DILATRAM HIRANAND,	NOTICE SERVED BY DS
3560	CRA/21/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	VISHAL GURMUKHDAS,	MR VIMAL M PATEL
3561	CRA/22/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	KHANCHAND LAXMANDAS,	(MR SK BUKHARI)
3562	CRA/23/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	RABIYABIBI WD/O MOHAMMADBHAI UMARBHAI,ANIL K BHANDARI	REFUSED SERVED (N) (10),MR VIMAL M PATEL

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3563	CRA/24/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	RABIYABIBI WD/O MOHAMMADBHAI UMARBHAI,ANIL K BHANDARI	REFUSED SERVED (N) (10),MR VIMAL M PATEL
3564	CRA/25/2015	05/05/2016	RAMPRASAD RAMCHANDRA ACHARYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	GAUTAMCHANDRA VANECHANDJI,	REFUSED SERVED (N) (10)
3565	CRA/26/2015	21/12/2017	PARIMALABEN VIRCHANDPRASAD DESAI,	MR KH BAXI	MANUBHAI MATHURBHAI PATEL DECD THROUGH HEIRS,NISHIT PATEL,NIRALI PATEL,YADAVENDRAPRASAD VIRCHANDPRASAD DESAI,HARISH PATEL,PRAKASH M MANKAD	NOTICE NOT RECD BACK,SERVED BY AFFIX(N),KEDAR B BINIWALE
3566	CRA/28/2015	29/06/2018	DAXABEN DIPAKKUMAR MEHTA,MONA DIPAKKUMAR MEHTA,CHIRAG DIPAKKUMAR MEHTA	MR ZUBIN F BHARDA	SHAKUNTALABEN JASVANTLAL MEHTA-DECD.,NEETABEN MUKESHCHANDRA MEHTA,PRATIKKUMAR MUKESHCHANDRA MEHTA,MAHESHKUMAR @ MUKESHKUMAR JASVANTLAL MEHTA,KOKILABEN ISHWARBHAI DESAI-DECD.,ISHWARBHAI LALABHAI DESAI,DIMPLE ISHWARLAL DESAI	DS AFF.NOT FILED (N),RULE SERVED BY DS
3567	CRA/29/2015	04/05/2015	BARODA LIONS CLUB EDUCATION TRUST,S R IYANGAR	MR SP MAJMUDAR,MR P P MAJMUDAR	L.H. OF DECD. SHRIMANT FATESINHRAO PRATAPSINHRAO GAEKWAD,AULLIKIK TRADING AND INVESTMENT PRIVATE LIMITED,P S PATEL,K J DIVETIA,A H AMIN	
3568	CRA/30/2015	18/06/2015	BHIKHUBHAI PARSOTTAMBHAI PATEL,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	PARBHUBHAI KHUSHALHBIA PATLE,MEKIBEN KHUSHALBHAI PATEL,KAMLABEN KHUSHALBHAI PATEL,SAVITABEN KHUSHALBHAI PATEL,MANUBHAI RAISANGBHAI PATEL,PRAMILABEN RAISINGBHAI PATEL,HASJIBHAI RAISINGBHAI PATEL,RAMILABEN RAISINGBHAI PATEL,KANTABEN RAISINGBHAI PATEL	NOTICE SERVED,(MS DARSHANA S PANDIT),HCLS COMMITTEE
3569	CRA/32/2015	25/03/2015	NARSHIBHAI HARKHABHAI KOTADIYA,	MR SP MAJMUDAR	DEPUTY COLLECTOR,MAMLATDAR,AMRATBHAI PARMABHAI AGHARA (PATEL)	
3570	CRA/33/2015	28/04/2015	LEGAL HEIR OF PURIBAI BARMAL BEDHA,DEEPAKKUMAR DARSHI BEDHA,GIRISH DARSHI BEDHA	MR ASHISH M DAGLI	LEGAL HEIRS OF BHAVSANGJI BHAGWANJI HOTHI,JAMBA BHAVSANGJI HOTHI,BALUBHA BHAVSANGJI HOTHI,CHANDUBHA BHAVSANGJI HOTHI,DEVUBHA BHAVSANGJI HOTHI,JUVANSANG BHAVSANGJI HOTHI,KANKUBA BHAVSANGJI HOTHI,PREMSANG BHAVSANGJI HOTHI	,MR ABHAYKUMAR P SHAH
3571	CRA/34/2015	28/04/2015	LEGAL HEIR OF PUNSHI MALSHI - SHAH KHIMJI PUNSHI SINCE EXPIRED,	MR ASHISH M DAGLI	LEGAL HEIRS OF PATHUJI PRAGJI,JAMBA BHAVSANGJI HOTHI,BALUBHA BHAVSANGJI HOTHI,CHANDUBHA BHAVSANGJI HOTHI,DEVUBHA BHAVSANGJI HOTHI,JUVANSANG BHAVSANGJI HOTHI,KANKUBA BHAVSANGJI HOTHI,PREMSANG BHAVSANGJI HOTHI	,MR ABHAYKUMAR P SHAH

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3572	CRA/35/2015	16/11/2016	SHREE HARIVALLABH BAPULAL A PARTNERSHIP FIRM,	MR PARTH M RAVAL	INDULAL GAMBHIRDAS (DECD) THROUGH LEGAL HEIRS,SHUSILABEN INDULAL PATEL,RAMBHABEN INDULAL PATEL,KISHORKUMAR INDULAL PATEL,NARENDRA INDULAL PATEL,YOGESHKUMAR INDULAL (MINOR) THROUGH KISHORKUMAR I PATEL,GORDHANDAS NANJIBHAI (DECD) AS REP.OF NANJIBHAI MANEKLAL,MANIBEN GORDHANDAS,MANVANTRAI GORDHANDAS,REKHABEN GORDHANDAS,KAMUBEN GORDHANDAS,SEMANBEN GORDHANDAS,MADHUBEN GORDHANDAS,CHANDUBEN GORDHANDAS	,(MR JD AJMERA)
3573	CRA/38/2015	06/08/2015	MALTIBEN @ MUKTABEN BACHUBHAI VYAS,	(MR VIVEK N MAPARA)	KISHOR KANTILAL BHUVA-LEGAL HEIR AND REP. AND EXECUTOR OF WILL OF DECD.,CHANDULAL SHIVLAL PATEL,MUKTABEN KANTILAL BHUVA(WIDOW OF DECD. KANTILAL HARJIVAN BHUVA),MANHAR KANTILAL BHUVA,JAYSUKH KANTILAL BHUVA,URMILABEN INDULAL MONANI,JASHUBEN SANATKUMAR,MADHUBEN KISHORKUMAR BHUVA,KETAN MAHENDRA BHUVA,DHIRAJLAL KALYANJI PAREKH	NOTICE SERVED BY DS,NOTICE UNSERVED,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MR AMIT V THAKKAR
3574	CRA/39/2015	13/04/2015	JASHUBHIA HARIBHAI RATHOD (AHIR),LABHUBHAI LAXMANBHAI CHAVDA,KISHORBHAI GOVINDBHAI MAITRA	MR AMIT V THAKKAR	MANHARBHAI VALLABHDAS CHHANTBAR,MUKESHBHAI MERAMBHAI CHAVDA,JAGDISHCHANDRA VALLABHDAS CHHANTBAR-DECD.,NIRUBEN JAGDISHCHANDRA CHHANTBAR,RAJESH JAGDISHCHANDRA CHHANTBAR,HITESH JAGDISHCHANDRA CHHANTBAR,LATABEN MADHUSUDAN SONEJI,SHANTILAL V DAVDA	,NOTICE SERVED BY DS,MR BHAVESH D HAJARE,MR MA THAKKAR
3575	CRA/40/2015	24/06/2015	JATINBHAI JAYANTIBHAI PATEL,	MR SP MAJMUDAR	PRAMODBHAI CHHOTABHAI PANDIT-DECD.,HARSHIDABEN PRAMODBHAI PANDIT,AVNIBEN W/O SALIL BHATT AND D/O PRAMODBHAI PANDIT,RONAK PRAMODBHAI BHATT,BULBUL PRAMODBHAI PANDIT	,MS. MEGHNA A PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3576	CRA/41/2015	12/08/2015	ANANDBHAI MAHESHBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	JIVANBHAI RAGHABHAI PATEL -DECD.,SHANTABEN JIVANBHAI PATEL WIDOW OF JIVCANBHAI RADHABHAI,KISHORBHAI JIVANBHAI PATEL,PRAFULCHANDRA JIVANBHAI PATEL,SHARADKUMAR JIVANBHAI PATEL,PARESHKUMAR JIVANBHAI PATEL,KAMLESHKUMAR JIVANBHIA PATEL,GITABEN JIVANBHAI PATEL WIFE OF KIRANKUMAR GOVINDBHAI PATEL,GOVINDBHAI RAMBHAI PATEL -DECD.,DEVDAS GOVINDBHAI PATEL,MAHESHBHAI GOVINDBHAI PATEL,MUKESH GOVINDBHAI PATEL,NILABEN GOVINDBHAI PATEL,ASHABEN GOVINDBHAI PATEL,CHANDRAKANT GOVINDBHAI-DECD.,RASIKBHAI GOVINDBHAI -DECD.,HASUMATIBEN CHANDRAKANTBHAI PATEL,DAKSHABEN CHANDRAKANTBHAI PATEL,CHETAN CHANDRAKANTBHAI PATEL,DIPIKABEN RASIKBHAI PATEL,KAMAL RASIKBHAI PATEL,MAGANBHAI PATEL-DECD,,CHAMPABEN MAGANBHAI PATEL,SHASHIKANT MAGANBHAI PATEL,NAVINBHAI MAGANBHAI PATEL,VIJAYBHAI MAGANBHAI PATEL	,DS AFF.NOT FILED (N),(MR DHIRENDRA MEHTA),MR SHAIVANG D MEHTA
3577	CRA/42/2015	05/08/2015	MERAJBANU BAPUBHAI,MEHBOOBHUSAIN BAPUHUSAIN,ANWARHUSAIN BAPUBHAI	MR ASIT B JOSHI	THE DEPUTY /ASSISTANT COLLECTOR,THE MAMLATDAR,KADARBHAI BABUBHAI,RAHIMBHAI BABUBHAI,HUSAINBHAI UMARBHAI GHANCHI,JUBIBEN JAMALBHAI GHANCHI,HAMIDBHAI MAHMMADHUSAIN KURESHI	GOVERNMENT PLEADER,NOTICE SERVED,MR TULSHI R SAVANI
3578	CRA/43/2015	05/08/2015	PATEL DAHYABHAI BECHARBHAI,PATEL KODARBHAI KARSANBHAI	MR JIGAR G GADHAVI	PATEL JESINGBHAI BHEMABHAI,PATEL DAYALABHAI METHABHAI,PATEL MAGANBHAI METHABHAI,MAMLATDAR,DEPUTY COLLECTOR, MODASA,	GOVERNMENT PLEADER,NOTICE SERVED,(MR AJ SHASTRI)
3579	CRA/45/2015	02/07/2015	GHANSHYAMBHAI POPATLAL,HARESHKUMAR POPATLAL,SHUSHILABEN GHANSHYAMBHAI,ANITABEN GHANSHYAMBHAI,HEMANGBHAI GHANSHYAMBHAI,RESMABEN HARESHBHAI,MINOR HEMALIBEN DAUGHTER OF HARESHBHAI	MR NV GANDHI	MANORAMABEN D/O MADHAHBAI SOMABHAI,RENUKABEN D/O MADHABHAI SOMABHAI,ALKABEN D/O MADHABHAI SOMABHAI-DECD.,KALPESHBHAI ARVINDBHAI PATEL,TUSHARBHAI ARVINDBHAI PATEL	,MR MEHUL S SHAH
3580	CRA/46/2015	27/03/2015	PRAKASHBHAI GORDHANBHAI PATEL,	MR BG PATEL	SURESHBHAI GORDHANBHAI PATEL,	
3581	CRA/47/2015	27/03/2015	RATILAL GANGARAM SOMAIYA-DECD.,SHAILESH RATILAL SOMAIYA,RAJESH RATILAL SOMAIYA,PRAGNABEN RATILAL SOMAIYA,ANIL RATILAL SOMAIYA	MR Y J PATEL	LILAVATIBEN JETHALAL DAVE THROUGH POA MANISH JETHALAL DAVE,	
3582	CRA/48/2015	27/06/2018	ARVINDBHAI SAKARCHAND PRAJAPATI,RAMILABEN ARVINDBHAI PRAJAPATI	MR RIDDHESH TRIVEDI	AMARSANG NATHAJI,DAIBEN WIDOW OF PUNAJI NATHAJI,MADHIBEN DAUGHTER OF PUNAJI NATHAJI,VIDYABEN DAUGHTER OF PUNAJI NATHAJI,FAKIRJI NATHAJI	RULE SERVED BY DS
3583	CRA/49/2015	15/06/2015	HDFC BANK LTD.,	MR ANIP A GANDHI	ASHIMA LIMITED,	MR AMAR N BHATT

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3584	CRA/53/2015	08/04/2015	AMINABIBI DAUGHTER OF AMINMUYA-DECD.,TANJIRBANU MOHMMADALI SAIYED,TAYRABANU FYASUDIN	MR.HARDIK BHARHMBHAT	FAKRUDDIN SHARIFMIYA KAJI,HEIRS OF DECD. HASUMIYA AMINMIYA,VAJUDDIN HASUMIYA KAJI,KHERANBIBI SAMSUDIN MALEK,HEIR OF HUSENMIYA JIVAMIYA BIN BADAMIYA,SAYRABANU DAUGHTER OF HUSENMIYA JIVAMIYA,HEIRS OF AMINMIYA HATAMMIYA,ALLAUDDIN AMINMIYA-DECD.,HEIRS OF DECD. HUSAINMIYA AMINMIYA,SADRUMIYA AMINMIYA-DECD.,BADRUDDIN AMINMIYA,JAINABBIBI WIDOW OF ALLAUDIN AMINMIYA,MANUMIYA ALLAUDIN,NAKESHBABA ALLAUDIN,ANWAR ALLAUDIN,FATMABIBI ALLAUDIN,NASRUDIN ALLAUDIN,JASRUDIN ALLAUDIN,RAFAMOIN ALLAUDIN,FARIYODIN ALLAUDIN,BALODIN SIKANDARMIYA,SULTANBIBI ALLAUDIN,TABSSUMBANU SIKANDARMIYA,TANVIRMIYA SIKANDARMIYA,TARNUM SIKANDARMIYA,SHAKINABIBI HUSAINMIYA,RIYAZUDDIN HUSAINMIYA,MAIYUDDIN HUSAINMIYA,PYARUMIYA HUSAINMIYA,ROSHANBIBI HUSAINMIYA,IBALBANU HUSAINMIYA,RUKSANABANU HUSAINMIYA,FAMUDABANU HUSAINMIYA,SAIDABANU HUSAINMIYA,JULEKHABANU HUSAINMIYA,IMTIYAZ SADRUDIN KAJI,VAJUDIN SADRUMIYA KAJI,KHATUBIBI SADRUMIYA,THAKORBHAI PUNAMBHAI VASAVA,SURESHBHAI THAKORBHAI VASAVA,RAMESHBHAI THAKOBHAI VASAVA,MAHESHBHAI THAKORBHAI VASAVA,HITESHKUMAR INDUBHAI PATEL-DECD.,ARCHANABEN WIFE OF HITESHKUMAR INDUBHAI PATEL NATURAL GUARDIAN OF	,MR HM PARIKH,MR RASESH H PARIKH
3585	CRA/54/2015	07/07/2015	KANTILAL MEGHAJI SORATHIYA,	MR VIMAL A PUROHIT	BABULAL @ JAGDISH HARJI @ HIRJI RATHOD,	MR HM PARIKH,MR RASESH H PARIKH
3586	CRA/56/2015	16/06/2015	RANCHODBHAI CHANDUBHAI SONI,	MS ARTI INAMDAR,MR. ASHOK R RATHOD	SHARAD MADHUSUDAN SHAH,	MR HM PARIKH,MR RASESH H PARIKH
3587	CRA/57/2015	24/04/2015	DEVENDRASINH JUVASINH PARMAR,	MR ASHISH M DAGLI	BHARWAD SUKHABHAI PUNABHAI,BHARWAD GOPALBHAI SUKHABHAI,BHARUBHA NATWARSINH RANA,PRADYUMANSINH BHARUBHA RANA,DEVENDRASINH BHARUBHA RANA,YOGENDRASINH BHARUBHA RANA,NANDKUNVERBA JUVANSINH PARMAR,JUVANSINH JALUBHA PARMAR,BAHADURSINH NATWARSINH RANA,RAMDEVSINH BAHADURSINH RANA,MANHARSINH BAHADURSINH RANA,VIRAL MUGATBHAI SETH,HAREN MANILAL SHETH,JASWANTLAL MANILAL SHETH,CHANDRIKABEN JASWANTLAL SHETH,OFFICIAL LIQUIDATOR, GUJARAT STATE TEXTILE CORPORATION KANTI COTTON MILL	

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3588	CRA/59/2015	27/03/2015	PRAVINSINH DAULATSINH SINDHA,	MR GAURAV CHUDASAMA	AKHERAJ SARDARSINH YADAV,	
3589	CRA/60/2015	07/04/2015	NARMADA KANTI PARSOTTAM,KALPANA KANTI PATEL,JAYSHREE KANTI PATEL,VAISHALI KANTI PATEL,DIPAK DIVYANG KANTI PATEL	MS SANDHYA D NATANI	NATHIBEN KUSHAL PARSOTTAM,RASHMIKA KUSHAL PATEL,BHANUBEN KHUSHAL PATEL,PREMILA PARSOTTAM PATEL	
3590	CRA/61/2015	01/08/2016	BHIKHUBHAI PATEL THROUGH POA JASPALSINH JOTSINH DANG,	MR MEHUL S SHAH,JENIL M SHAH	RAMESHCHANDRA V BAJAJ,VINODKUMAR A MITAL,STATE BANK OF INDIA	NOTICE SERVED BY DS,MR JR SHAH,MR ANIP A GANDHI
3591	CRA/62/2015	16/07/2015	RAO WORLD FINLAND PVT LTD,	MR TARAK DAMANI	STATE OF GUJARAT,STATE OF GUJARAT,GANDHINAGAR URBAN DEVELOPMENT AUTHORITY	NOTICE SERVED BY DS
3592	CRA/63/2015	03/03/2016	MANJULABEN OMKARBHAI DHOBI,	MR DEVANG LATHIGARA	MANGILAL ACHLAJI DHOBI,	MR .B A PATEL
3593	CRA/64/2015	18/03/2015	I P PATIL EDUCATION TRUST,	(MS NISHA M THAKORE),BHOOMI M THAKORE	INAYATBHAI SATARBHAI MALKANI,	
3594	CRA/65/2015	07/01/2016	SUMITRABEN SHIRISHBHAI DESAI,	MS. KRUTI M SHAH	BHASKARBHAI DEVSHANKAR BHATT-DECD.,MADHURIKA BHASKARBHAI BHATT,HASITA BHASKARBHAI BHATT,MUKESH BHASKAR BHATT,NIKHIL BHASKARBHAI BHATT	,MR DHAVAL D VYAS
3595	CRA/66/2015	07/08/2015	SUNITABEN NATAVARLAL,	MR DHIRAJ M PATEL	RAMESHBHAI BANSILAL PATEL,PRAKASH THAKORLAL BHATT	NOTICE SERVED BY DS,MR CH VORA
3596	CRA/67/2015	25/03/2015	ASHOKKUMAR TRIBHOVANDAS SHAH,	MR NIRAV C SANGHAVI	NAVNEETKUMAR KARAMSHIBHAI,	
3597	CRA/68/2015	27/07/2015	MOHAMMEDKHAN NATHUKHAN PATHAN,	MR SHAKEEL A QURESHI	PARBATBHAI SHAMBHUBHAI KADIA,	MR MEHUL S SHAH,JENIL M SHAH
3598	CRA/69/2015	23/04/2015	DAYAKUVARBEN @ DAYABEN CHHOTALAL PRAGJIBHAI MEHTA,HEMLATABEN CHHOTABHAI MEHTA	MR BS NILAK,MR. KANJIBHAI M BHUT	SANTRAM MANDIR TRUST,SHRI BHARATDASJI MAHARAJI,CHARITY COMMISSIONER	
3599	CRA/71/2015	20/03/2015	PATEL PRAVINBHAI SOMABHAI,	MR HM PARIKH,MR RASESH H PARIKH	HEIR AND ADMINISTRATOR OF PROPERTIES OF LATE KARMANBHAI RAMSHIBHAI BHARVAD,SHANKARBHAI KANJIBHAI PATNI,SHANKARBHAI GALUBHAI PATNI,PRAJAPATI PRAHLADBHAI KHUSHALBHAI,MODI NITINBHAI RAMESHCHANDRA,MODI JASHUBHAI HIMMATLAL	
3600	CRA/72/2015	06/04/2015	RASHMIKA OSCAR RATHOD,OSCAR EMANUEL RATHOD	MRS MUMTAZ SAIYED,MR NASIR SAIYED	STATE OF GUJARAT,	GOVERNMENT PLEADER
3601	CRA/73/2015	09/04/2015	MARY PAUL PUDICHERRY D/O PUDICHERRY PORONCHU PAUL CHRISTIAN,ELIZABETH WILFRED AMBROSE D/O PUDICHERRY PORONCHU PAUL CHRISTIAN,LALY JACOB NERIANKAL D/O PUDICHERRY PORONUCHU PAUL CHRISTIAN	MR MURALI N DEVNANI	..,	
3602	CRA/74/2015	21/07/2015	K PATEL DYE-CHEM INDUSTRIES PVT LTD,	DR.ABHISST K THAKER	REMIK TRADING CORPORATION,	MR JF MEHTA
3603	CRA/84/2015	07/04/2015	NASEEM W/O IKBAL MUSA BOKDA AND D/O MOHAMMAD HANIF BHAGHAT,	RIPAL P PATEL	IKBAL MUSA BOKDA,	

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3604	CRA/85/2015	27/07/2018	MOHAMMAD ALI SARAF ALI,SAKINABEN SHARAFALI,SHIRINALIBAI SHARAFALI,NAFISABAI SHARAFALI	MR AMIT N PATEL	JASABHAI LAKHABHAI BHARWAD,GOVERNMENT OF GUJARAT,MAMLATDAR,TALATI-CUM-MANTRI, CITY REGION,MIHIRKUMAR ALIAS MIHISHKUMAR SUBODHBHAI SHAH,SHARADBHAI DHIRUBHAI DHANANI,VALLABH LAKHA VORA,JAYANTIBHAI NAGJIBHAI DOBARIYA,VELJI THAKARSHI HIRPARA,KARSHAN LAKHA VORA,BABU JERAM PANSURIA,VALLABH RANCHOD GAJERA,GHANSHYAM KALUBHAI RAIYANI,HARDIK HIMMAT SENJALIA,MAHESH BHAVAN KABARIYA,HARESH NANDLAL KADOLA,KAMLESH DHIRAJLAL KADOLA,REKHABEN BALUBHAI THUMAR	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR ANAL S SHAH,BHARGAV KARIA & ASSO
3605	CRA/87/2015	23/09/2015	HARISHBHAI RAMUBHAI PATEL,JITENDRA MAGANBHAI BHAJIVALA	(MR AJ SHASTRI)	CHAMPAKBHAI LALLUBHAI,MOHANBHAI LALLUBHAI,KANJIBHAI GOPALBHAI PATEL,KANTABEN ALIAS SHARDABEN DAUGHTER OF BHULABHAI BHAGABHAI,LALITABEN DAUGHTER OF BHULABHAI BHAGABHAI AND,USAHBEN DAYABHAI WIFE OF SURESHBHAI AND DAUGHTER,RAKESHBHAI DAYABHAI PATEL SON OF SHANTA,NATVARBHAI MAGARBHAI PATEL THRO.' LEGAL HEIRS,URMILABEN NATVARBHAI PATEL WIFE,JYOTIBEN NATVARBHAI PATEL-DAUGHTER,ANITABEN NATVARBHAI PATEL DAUGHTER,YOGESHBHAI NATVARBHAI PATEL SON	DS AFF.NOT FILED (N)
3606	CRA/90/2015	04/05/2015	ISHWARLAL KUVARJI NAIK,	MR PARAM R BUCH	HARISHBHAI BALUBHAI DESAI,DEPUTY COLLECTOR	
3607	CRA/91/2015	10/04/2015	DEVUBEN SODABHAI KOLI (TA.KOLI),PRABHABEN ALIAS PRABHUBHAI KOLI (TAL. KOLI)	MR PATHIK M ACHARYA	BADHUBEN D/O LATE SONA PUNA AND WIFE OF VASABHAI KARAMSIBHAI ZEZARIYAT,BACHUBEN SODABHAI KOLI(TA.KOLI),MOTUBEN CHHAGANBHAI KOLI-DECD. THROUGH LEGAL HEIRS,,HUSBAND OF LATE MOTUBEN CHHAGANBHAI KOLI CHHAGANBHAI TEJABHAI KOLI,SAYARBHAI CHHAGANBHAI KOLI,MANAKUBEN CHHAGANBHAI KOLI THROUGH CHHAGANBHAI TEJABHAI KOLI,RANJUBEN CHHAGANBHAI WIFE OF CHAMANBHAI LAKHAMANBHAI,BHANUBEN CHHAGANBHAI WIFE OF RAMESHBHAI CHATURBHAI,SUKHUBEN CHHAGANBHAI WIFE OF VANABHAI GELABHAI,MADHUBEN SODABHAI KOLI	
3608	CRA/92/2015	10/04/2015	DEVUBEN SODABHAI KOLI (TA.KOLI),PRABHABEN ALIAS PRABHUBHAI KOLI (TAL. KOLI)	MR PATHIK M ACHARYA	MADHUBEN D/O LATE SONA PUNA AND WIFE OF VASABHAI KARAMSIBHAI ZEZARIYAT,BACHUBEN SODABHAI KOLI(TA.KOLI),MOTUBEN CHHAGANBHAI KOLI-DECD. THROUGH LEGAL HEIRS,,HUSBAND OF LATE MOTUBEN CHHAGANBHAI KOLI CHHAGANBHAI TEJABHAI KOLI,SAYARBHAI CHHAGANBHAI KOLI,MANAKUBEN CHHAGANBHAI KOLI THROUGH CHHAGANBHAI TEJABHAI KOLI,RANJUBEN CHHAGANBHAI WIFE OF CHAMANBHAI LAKHAMANBHAI,BHANUBEN CHHAGANBHAI WIFE OF RAMESHBHAI CHATURBHAI,SUKHUBEN CHHAGANBHAI WIFE OF VANABHAI GELABHAI,BADHUBEN SODABHAI KOLI	
3609	CRA/93/2015	13/04/2015	MAHENDRABHAI LILADHARBHAI MASHRU,	MR DIGANT B KAKKAD	CHETAN BABUBHAI LAKHANI,	MR YH MOTIRAMANI

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3610	CRA/94/2015	01/05/2015	INDUSTRIAL INVESTMENT BANK OF INDIA LIMITED,	SINGHI & CO	PERSIS AREEZ KHAMBATTA,AREEZ PIROSHA KHAMBATTA	
3611	CRA/95/2015	04/05/2015	MANJULABEN @ WIFE OF LALUBHAI @ RAJESHKUMAR PIRAJI PADHIYAR (MALI),JAYSHRIBEN LALUBHAI @ RAJESHKUMAR MALI,ARTIBEN LALUBHAI @ RAJESHKUMAR MALI,BHAVIN LALUBHAI @ RAJESHKUMAR MALI	MS. BHAKTI G THAKER	MALI (PADHIYAR) PIRAJI BHOMAJI,	
3612	CRA/96/2015	23/07/2015	CHANDRAVADAN PRABHULAL VYAS,SUSHILCHANDRA MANHARLAL DAVE	MR MEHUL S SHAH	SULEMAN ABDULAZIZ SUMRA,AAMAD ABBAS SAMA,HEIRS OF VAGHARI SHANKAR DANA PUNJA,RATANBEN SHANKAR DANA,RAMESH SHANKAR DANA,VAGHARI LALJI NATHA HEIR VAGHARI NATHA RAMJI PUNJA,MUTVALLI OF BHOYNWALI MASJID BHUJ, MAMD KASAM MALEK	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR MEHUL H RATHOD
3613	CRA/99/2015	03/08/2015	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	PRABHATGIRI ISHWARGIRI GOSWAMI-DECD.,NISHABEN PRABHATGIRI GOSWAMI,MINOR JAYRAJGIRI PRABHATGIRI GOSWAMI,MINOR PRAKASHGIRI PRABHATGIRI GOSWAMI,MINOR BHUMIKABEN PRABHATGIRI GOSWAMI	,NOTICE SERVED BY DS
3614	CRA/100/2015	02/07/2015	AMARSINH KARSANJI KOLI,KOLI PRAKASHJI KARSANJI,KOLI DIWALIBEN KARSANJI,KOLI SITABEN NATVARJI,KOLI MAHESHJI NATWARJI,KOLI NARESHJI NATWARJI,KOLI TARABEN RAMESHJI,MINOR KOLI JAYESH RAMESHJI,MINOR KOLI AKSHAY RAMESHJI	MR MB RANA	KIRTISINH CHHATRASINH CHAUHAN,BHADIYATER PARBATJI JALUJI	NOTICE UNSERVED,MR VIJAY H NANGESH
3615	CRA/101/2015	05/05/2015	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	JAYANTIBHAI PARSHOTTAMBHAI PATEL,DEEPSING JAGABHAI BARAIYA,VINODCHANDRA B PATEL,JAYESHKUMAR M PATEL	
3616	CRA/102/2015	05/05/2015	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DAXABEN JAGDISHBHAI PATEL,DEEPSING JAGABHAI BARAIYA,VINODCHANDRA B PATEL,JAYESHKUMAR M PATEL	
3617	CRA/103/2015	24/04/2015	M/S P G AND SONS,JASMIN G MEHTA,PINESH G MEHTA,BHAVNA K MEHTA	(MR VIVEK N MAPARA)	M/S GUJARAT AMBUJA CEMENT CO.LTD,	
3618	CRA/104/2015	19/08/2015	SALIM HUSAIN MUJIB HUSAIN SHAIKH,	MR JITENDRA H SINGH	SHABNAMBANU D/O ASIFKHAN PATHAN W/O SALIM HUSAIN MUJIB HUSAIN SHAIKH,	NOTICE SERVED
3619	CRA/105/2015	05/05/2015	PRIYAVADAN MADANLAL PATEL,	MR MEHUL S SHAH	SHARADBHAI NARANBHAI PATEL,	
3620	CRA/106/2015	09/07/2015	RAMJI SHAMJI PATEL (PINDORIA),LALJI SHAMJI PATEL (PINDORIA)	MR CH VORA	VALJI ALIAS PARBAT SHAMJI,VASANTKUMAR MANJI THACKER,HIMMATBHAI LILADHAR DAMA	MR MEHUL S SHAH,MR AMIT C NANAVATI
3621	CRA/107/2015	30/09/2016	HARSHADKUMAR AMBALAL PATEL,MINAXIBEN HARSHADKUMAR PATEL	MR SIKANDER SAIYED	HASMUKH GIRDHARLAL PATEL,LAKHABHAI VASTABHAI RABARI,RAJENDRA KHODIDAS PATEL,AMARATBHAI BHODIDAS PATEL	NOTICE SERVED BY DS,MR MJ PARIKH,MR UM SHASTRI,MS DIMPLE M PARIKH,SIMPLE M PARIKH
3622	CRA/109/2015	04/08/2015	PATEL KARSANBHAI MAVABHAI,PATEL JEVABEN VANABHAI,PATEL RAMESHBHAI VANABHAI	MR. JAY M THAKKAR	DEPUTY COLLECTOR,MAMLATDAR,CIRCLE OFFICER,BRAHMAN ISHWARBHAI NARBHERAM-DECD.,BRAHMAN AJABHAI MADEVBHAI,BRAHMAN MAVJIBHAI MADEVBHAI,BRAHMAN DILIPBHAI MANSEGBHAI,BRAHMAN DILIPBHAI MANSEGBHAI,BRAHMAN BHAVESHBHAI MANSEGBHAI	,NOTICE SERVED,MR MAHENDRA U VORA
3623	CRA/110/2015	04/05/2015	PRAVINBHAI NATWARBHAI THAKKAR,	S D MANSURI	RAJESHBHAI NATWARBHAI THAKKAR,	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3624	CRA/112/2015	04/05/2015	HIREN CONSTRUCTION COMPANY,KIRAN S/O CHHOTABHAI PATEL	MR.J P THAKKAR	EXECUTIVE ENGINEER,	
3625	CRA/115/2015	26/07/2018	GOVINDBHAI MADHABHAI NASHIT,	MR DIGANT M POPAT	JAYABEN KESHABHAI NASHIT WIFE OF KESHAVJIBHAI LAKHMANBHAI SAVALIYA,JOSHNABEN BHIKHABHAI,CHANDRIKABEN MADHUBHAI GONDALIYA,DEPUTY MAMLATDAR,CIRCLE OFFICER,TALATI-CUM-MANTRI	NOTICE SERVED,MR SATYAM Y CHHAYA
3626	CRA/116/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAGAN CHEHRA-DECD.,RABARI VAHJI CHEHRA,RABARI BHIKHIBEN CHEHRA,RABARI VAHJI CHEHRA,RABARI SAVITABEN MEGHA	,MR JIGAR G GADHAVI
3627	CRA/117/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI TALABBHAI HARIBHAI	
3628	CRA/118/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR,BAVA MANIBEN HANSGAR,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR	
3629	CRA/119/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LILUBEN VALA	
3630	CRA/120/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VALA MADEV-DECD.,RABARI LILUBEN VALABHAI,RABARI MAVJIBHAI VALABHAI,RABARI PRAVINBHAI VALABHAI	
3631	CRA/121/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI RAJABHAI MADHABHAI	
3632	CRA/122/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI ZAVERBEN NATHABHAI	
3633	CRA/123/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI RAJABHAI MADHABHAI	
3634	CRA/124/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI JETHUBEN MOHAN-DECD.,KOLI GALBA MOHAN,KOLI MAFA MOHAN,KOLI TALA MOHAN	
3635	CRA/125/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,KOLI TALA MOHAN	
3636	CRA/126/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI GALBA MOHAN	
3637	CRA/127/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI MAFA MOHAN	
3638	CRA/128/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI BHIKHIBEN CHHAGAN-DECD.,KOLI ISHWAR CHHAGAN,KOLI ISHWAR CHHAGAN	
3639	CRA/129/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI BAJU PANA-DECD.,KOLI HAMIRJI BAJUJI-DECD.,KOLI NAGJI BAJUJI-DECD.,KOLI VIRCHANDJI BAJUJI-DECD.,KOLI SHANTABEN HAMIRJI,KOLI VINODJI NAGJI,KOLI BHUPATJI NAGJI,KOLI RAJESHBHAI VIRCHANDJI,KOLI DINAJI VIRCHANDJI,KOLI SANJAYJI VIRCHANDJI,KOLI GITABEN VIRCHANDJI,KOLI BALUBEN VIRCHANDJI	
3640	CRA/130/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI JIVA PANA-DECD.,KOLI GALBIBEN JIVAJI,KOLI GAJUJI JIVAJI,KOLI GOVAJI JIVAJI,LEGAL HEIRS OF KOLI PRATAPJI JIVAJI NO.2/1 TO 2/3	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3641	CRA/131/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KALU MADHA	
3642	CRA/132/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LALA RAJA	
3643	CRA/133/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA RAJA-DECD.,RABARI DAHYA MEVA,RABARI RABARI JORA MEVA,RABARI AMARBEN MEVA	
3644	CRA/134/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI PATHU HARI-DECD,KOLI BHUDRAJI PATHUJI,KOLI JELAJI PATHUJI,KOLI KURSHIJI PATHUJI,KOLI THANAJI PATHUJI,KOLI VAHJI PATHUJI	
3645	CRA/135/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,KOLI VIRCHAND HARI	
3646	CRA/136/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI KARSAN HARI	
3647	CRA/137/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI VERSI SOMA	
3648	CRA/138/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI DANA MAHADEV,RABARI RABARI DAHYA DANA,RABARI MOTI DANA,RABARI KHENGAR DANA,RABARI MAFA DANA,RABARI KUNVARBEN DANA	
3649	CRA/139/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DAHYA DANA	
3650	CRA/140/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KHENGAR DANA	
3651	CRA/141/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MOTI DANA	
3652	CRA/142/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAFA DANA	
3653	CRA/143/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAFA MALA	
3654	CRA/144/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DHUDA VIHA	
3655	CRA/145/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI ISHWAR MEVA	
3656	CRA/146/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LEMBA MEGHA	
3657	CRA/147/2015	06/05/2015	UNION OF IDNIA,		STATE OF GUJARAT,RABARI HAMIRA SAVDAS-DECD.,RABARI CHEHRA HAMIRA,RABARI RATANBEN HAMIRA,RABARI GOKALA SAVDAS-DECD.,RABARI MANIBEN GOKALA,RABARI MADHA SAVDAS-DECD.,RABARI BHIKHA MADHA,RABARI CHEHRA MADHA	
3658	CRA/148/2015	06/05/2015	UNION OF IDNIA,		STATE OF GUJARAT,RABARI MADHA HEMRAJ-DECD. THROUGH LEGAL HEIRS,RABARI RAJA MADHA,RABARI RANA MADHA,RABARI PIRA MADHA	
3659	CRA/149/2015	06/05/2015	UNION OF IDNIA,		STATE OF GUJARAT,PANCHAL JAGMAL RAJA	
3660	CRA/150/2015	06/05/2015	UNION OF IDNIA,		STATE OF GUJARAT,PANCHAL DHARMA JAVA-DECD. THROUGH LEGAL HEIRS,PANCHAL VIHA DHARMA,PANCHAL MANIBEN DHARMA	
3661	CRA/151/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI MADHA SURTA	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3662	CRA/152/2015	06/05/2015	UNION OF IDNIA,		STATE OF GUJARAT,KOLI MADHA SURTA,KOLI JAGMAL SURTA,KOLI DHARMABEN SURTA,KOLI GAJUBEN MOHAN,KOLI LAXMIBEN SENDHA	
3663	CRA/153/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI SENDHA SURTA-DECD.,KOLI LAXMIBEN SENDHA,KOLI JAGMAL SURTA	
3664	CRA/154/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA VIHA	
3665	CRA/155/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PUNJIBEN HARJI	
3666	CRA/156/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAGAN NATHU,RABARI PIRA NATHU	
3667	CRA/157/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAGAN MEVA,RABARI MAFA MEVA	
3668	CRA/158/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI GOVA MAHADEV	
3669	CRA/159/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA KHODA-DECD.,RABARI LEMBA MEVA,RABARI VAHJI MEVA,RABARI BHURA MEVA	
3670	CRA/160/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DHUDA MADHA	
3671	CRA/161/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI ISHWARBHAI DANABHAI	
3672	CRA/162/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LEMBA DANA	
3673	CRA/163/2015	06/05/2015	UNION OF IDNIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI ARJAN MASHRU	
3674	CRA/164/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAGAN NATHU	
3675	CRA/165/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI JODHA HEMRAJ-DECD. THROUGH LEGAL HEIRS,RABARI JAGMAL JODHA	
3676	CRA/166/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KALYAN MALA	
3677	CRA/167/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KALYAN MALA	
3678	CRA/168/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI BHIKHA JAGMAL	
3679	CRA/169/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI DAHYA MADHA	
3680	CRA/170/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI PIRA MADHA	
3681	CRA/171/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI MADHA HEMRAJ,RABARI RAJA MADHA,RABARI RANA MADHA,RABARI PIRA MADHA	
3682	CRA/172/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI LALA JAGMAL,RABARI JAMABEN LALA,RABARI NARSINH LALA,RABARI VINABEN LALA,RABARI JADIBEN LALA,RABARI DANA JAGMAL,RABARI HARI JAGMAL,RABARI VELA JAGMAL	
3683	CRA/173/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI JAGMAL DEVJI	
3684	CRA/174/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI LILA DEVJI	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3685	CRA/175/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,PIRA MADHA-DECD. THROUGH LEGAL HEIRS,RABARI BALUBHAI PIRABHAI,RABARI AMRATBHAI PIRABHAI,RABARI PARBATBHAI PIRABHAI	
3686	CRA/176/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI PIRA MADHA-DECD.,RABARI BABUBHAI PIRABHAI,RABARI AMRATBHAI PIRABHAI,RABARI PARBATBHAI PIRABHAI	
3687	CRA/177/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI HARI VASA-DECD.,RABARI PARBAT HARI,RABARI MERAJ HARI,RABARI RAMESH HARI,RABARI VIJABEN HARI,RABARI JORA VASA	
3688	CRA/178/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI DANA MAHADEV-DECD.,RABARI LASUBEN DANA,RABARI ISHWAR DANA,RABARI LEMBA DANA,RABARI BHIKHIBEN DANA,RABARI MAGAN DANA,RABARI AMRAT DANA	
3689	CRA/179/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI KARSAN DEVJI-DECD.,RABARI LILUBEN KARSAN,RABARI DASHRATH KARSAN,RABARI VIJABEN KARSAN,RABARI KANABHAI KARSAN	
3690	CRA/180/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI LAKHMANBEN DEVJI-DECD. RABARI KARSAN DEVJI-DECD.,RABARI LILUBEN KARSAN,RABARI DASHRATH KARSAN,RABARI VIJABEN KARSAN,RABARI KANA KARSAN,RABARI LILA DEVJI,RABARI JAGMAL DEVJI	
3691	CRA/181/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI HAMIRA SAVDAS,RABARI CHEHRA HAMIRA,RABARI RATANBEN HAMIRA,RABARI GOKALA SAVDAS-DECD.,RABARI MANIBEN GOKLA,RABARI MADHA SAVDAS-DECD.,RABARI BHIKHA MADHA,RABARI CHEHRA MADHA,RABARI HEMABEN MADHA	
3692	CRA/182/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PATHU HARI-DECD.,KOLI BHUDRAJI PATHUJI,KOLI JELAJI PATHUJI,KOLI KURSHIJI PATHUJI,KOLI SUKHAJI PATHUJI,KOLI THANAJI PATHUJI,KOLI VAHJI PATHUJI	
3693	CRA/183/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI KARSAN HARI	
3694	CRA/184/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI VIRCHAND HARI	
3695	CRA/185/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VERSAN SOMA,KOLI CHAMPABEN SOMA	
3696	CRA/186/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PIRA MAHADEV	
3697	CRA/187/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LALA MADHA	
3698	CRA/188/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA MADHA	
3699	CRA/189/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAHADEV RAYMAL-DECD.,RABARI RAJA MAHADEV,RABARI JAMA MAHADEV,RABARI ISHWAR MAHADEV,RABARI RANA MAHADEV,RABARI ZABUBEN MAHADEV,RABARI AMARBEN MAHADEV	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3700	CRA/190/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PUNJABHAI RAYMALBHAI - DECD,RABARI GAMAN PUNJA,RABARI LILA PUNJA,RABARI SAKARBEN PUNJA,RABARI MAFA PUNJA,RABARI AMARBEN PUNJA,RABARI ZEBARBEN PUNJA	
3701	CRA/191/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI RAVATA JIVA-DECD. SHANTABEN RAVATA-DECD.,KOLI CHAMPABEN RAVATA,KOLI KARUBEN RAVATA,KOLI SITABEN DAHYA,KOLI VIHA DAHYA	
3702	CRA/192/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEGHA AJU,RABARI MANIBEN AJU	
3703	CRA/193/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR,BAVA MANIBEN RANCHHODGAR-DECD.,BAVA HANSGAR RANCHHODGAR,BAVA GANESHGAR RANCHHODGAR,NATHUBEN RANCHHODGAR-DECD.,BAVA HANSGAR RANCHHODGAR,BAVA GANSHGAR RANCHHODGAR	
3704	CRA/194/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI NAGJI MADHA,RABARI MADHA VANA-DECD.,RABARI NAGJI MADHA,RABARI KESHARBAI VANA,RABARI NAGJI MADHA	
3705	CRA/195/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MASHRU HATHI-DECD.,RABARI JORA MASHRU,RABARI AMARBEN MASHRU-DECD.,RABARI JORA MASHRU	
3706	CRA/196/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI JORA BHATHI,RABARI LADUBEN BHATHI,RABARI ZEBARBEN BHATHI	
3707	CRA/197/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI JORA BHATHI	
3708	CRA/198/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI CHEHRA NATHU,RABARI RANIBEN NATHU,RABARI LALU NATHU,RABARI PIRA NATHU,RABARI ZABUBEN NATHU	
3709	CRA/199/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAFA VALA	
3710	CRA/200/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI RANA VALA	
3711	CRA/201/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI RAJA VALA	
3712	CRA/202/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI TEJA VALA	
3713	CRA/203/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LEMBA VALA	
3714	CRA/204/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DANA JAGMAL	
3715	CRA/205/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LALA JAGMAL-DECD,JAMABEN LALA RABARI,NARSINH LALA RABARI,VINABEN LALA RABARI,JADIBEN LALA RABARI	
3716	CRA/206/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VELA JAGMAL	
3717	CRA/207/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI HARI JAGMAL	
3718	CRA/208/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LEELA PUNJA,RABARI PIRA PUNJA	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3719	CRA/209/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DHENGA RAMJI	
3720	CRA/210/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LADUBEN RAMJI	
3721	CRA/211/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI ZAVERIBEN VASA,KOLI KACHARA VASA,KOLI ZEVARBEN VASA,KOLI KIRAN VASA	
3722	CRA/212/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI HAMIRA SAVA	
3723	CRA/213/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PIRA NATHU	
3724	CRA/214/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI ISHWAR HARI,LEGAL HEIRS OF RABARI TEJA HARI (NO.2 AND 4),RABARI VAHJI HARI	
3725	CRA/215/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI BHIKHA HATHI,RABARI KANA HATHI,RABARI GAMAN HATHI	
3726	CRA/216/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LILA ZAVER	
3727	CRA/217/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI JAMA HAMIR	
3728	CRA/218/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI NAGJI HAMIR	
3729	CRA/219/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI NATHU SAVA-DECD.,PIRA NATHU RABARI,MAGAN NATHU RABARI,AMARBEN NATHU RABARI	
3730	CRA/220/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KALU JAGMAL	
3731	CRA/221/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI JORA MASHRU	
3732	CRA/222/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI GAMAN MASHRU	
3733	CRA/223/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI PIRA MASHRU	
3734	CRA/224/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI ISHWAR BHIKHA	
3735	CRA/225/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI MAGANBHAI BHIKHABHAI	
3736	CRA/226/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI PIRA BHIKHA	
3737	CRA/227/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI PARBAT BHIKHA	
3738	CRA/228/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI LEMBA HAMIRA,RABARI HEMABEN HAMIRA	
3739	CRA/229/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI VASI MEVA	
3740	CRA/230/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI SAKARBEN DHUDABHAI	
3741	CRA/231/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,SUTHAR CHELABHAI KHEMABHAI	
3742	CRA/232/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI RAJA MAHADEV-DECD,RABARI JIVIBEN RAJABHAI,RABARI SITABEN RAJABHAI,RABARI JAMA MAHADEV	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3743	CRA/233/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VIHA VALA	
3744	CRA/234/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,HARIJAN SAJANBEN KALABHAI-,HARIJAN GEMRABHAI KALABHAI,HARIJAN LADUBEN KALABHAI,HARIJAN ISHWARBHAI KALABHAI-DECD.,HARIJAN HANSABEN ISHWARBHAI,HARIJAN RAMILABEN ISHWARBHAI,HARIJAN JIGARBHAI ISHWARBHAI,HARIJAN JYOTSNABEN ISHWARBHAI,HARIJAN SAGAR ISHWARBHAI,HARIJAN NAGIN ISHWARBHAI,HARIJAN RAJABHAI KALABHAI,HARIJAN BHURABHAI KALABHAI,HARIJAN SITABEN KALABHAI,HARIJAN JEBARBEN KALABHAI,HARIJAN VIJABEN KALABHAI	
3745	CRA/235/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI HARI ZAVER-DECD.,RABARI RANIBEN HARIBHAI,RABARI ISHWARBHAI HARIBHAI,RABARI VAHJIBHAI HARIBHAI,RABARI JEBARBEN HARIBHAI,RABARI MAFABHAI HARIBHAI,RABARI BABUBHAI HARIBHAI,RABARI JAMA HARIBHAI	
3746	CRA/236/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA JAGMAL-DECD.,RABARI LILUBEN MEVA,RABARI JABUBEN MEVA,RABARI SAKARBEN MEVA	
3747	CRA/237/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI GAMAN MAHADEV,RABARI DEVA MAHADEV-DECD.,RABARI BIJOL DEVA,RABARI MAFA DEVA,RABARI KANA DEVA,RABARI JABUBEN DEVA,RABARI HIRABEN DEVA,RABARI SAKARBEN DEVA,RABARI PIRA MAHADEV,RABARI JIVA MAHADEV-DECD.,RABARI LEMBA JIVA,RABARI BHAVNABEN JIVA,RABARI LASUBEN MAHADEV,RABARI RATANBEN MAHADEV	
3748	CRA/238/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VAHJI MANA,RABARI DHENGA MANA	
3749	CRA/239/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI BHIKHA MAHADEV	
3750	CRA/240/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAFA LALA	
3751	CRA/241/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PANCHA ZAVER	
3752	CRA/242/2015	06/05/2015	UNION OF INDIA,		STATE OF GUJARAT,RABARI KALU HATHI,RABARI MEVA HATHI	
3753	CRA/243/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MALA NATHU	
3754	CRA/244/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI NARNA CHELA	
3755	CRA/245/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DHUDA JAGSHI,NARSI DHUDA RABARI,RANIBEN DHUDA RABARI	
3756	CRA/246/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LALA NATHU	
3757	CRA/247/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LALA JAGMAL	

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3758	CRA/248/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA RAHA-DECD.,RABARI DAHYA MEVA,RABARI JORA MEVA,RABARI AMARBEN MEVA	
3759	CRA/249/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VIRA LALA	
3760	CRA/250/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI JORA MEVA	
3761	CRA/251/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KALU MADHA	
3762	CRA/252/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI CHELA MADHA-DECD.,RABARI MAFA CHELA,RABARI RANA CHELA,RABARI AMARBEN CHELA	
3763	CRA/253/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAHADEV OKHA-DECD.,RABARI HARI MAHADEV,RABARI MEVA JIBHA	
3764	CRA/254/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI BHATHI SAVDAS-DECD.,RABARI DHUDA BHATHI,RABARI PIRA BHATHI,RABARI JAMA BHATHI,RABARI MOTI BHATHI,RABARI VALA SAVDAS,RABARI DANA SAVDAS-DECD.,RABARI NARAN DANA,RABARI MOTI DANA,RABARI CHEHARBEN DANA,HARI SAVDAS RABARI,LALA SAVDAS RABARI,CHELA RAYMAL RABARI,PIRA RAYMAL RABARI	
3765	CRA/255/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MEVA JODHS-DECD.,RABARI HARI MEVA,RABARI BHIKHA MEVA,RABARI KANA MEVA,RABARI MASHRU JODHA-DECD.,RABARI KALU MASHRU,RABARI GAMAN MASHRU,RABARI RANA MASHRU,RABARI BHERA ALIAS JORA CHELA	
3766	CRA/256/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI LILA LALA,RABARI NAGJI CHELA	
3767	CRA/257/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAHADEV BHAGWAN-DECD.,RABARI GAMAN MAHADEV,RABARI LILA MAHADEV,RABARI JAMA MAHADEV,RABARI KALU MAHADEV,RABARI HEMABEN BHAGWAN-DECD.,RABARI VALA HIRA,RABARI MALA HIRA	
3768	CRA/258/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VALA DHANRAJ-DECD.,RABARI GOWA VALA-DECD.,RABARI MEVA VALA,RABARI PIRA VALA,RABARI MOTI VALA,RABARI DHENGA VALA,RABARI ISHWAR GOWA,RABARI VILA GOWA,RABARI MANIBEN GOWA,RABARI CHELA VIHA,RABARI CHELA VIHA-DECD.,RABARI MAGAN CHELA,RABARI PANCHA CHELA,RABARI RANIBEN CHELA,RABARI CHELA JAYMAL-DECD.,RABARI JORA CHELA,RABARI NAGJI CHELA,RABARI ISHWAR CHELA	
3769	CRA/259/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAHADEV JAGMAL-DECD.,RABARI DEVA MAHADEV-DECD.,RABARI BIJOL DEVA,RABARI MAFA DEVA,RABARI KANA DEVA,RABARI ZABUBEN DEVA,RABARI HIRABEN DEVA,RABARI SAKARBEN DEVA,RABARI GAMAN MAHADEV	
3770	CRA/260/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI KHENGAR VASHRAM,RABARI JORA VASHRAM,RABARI LASUBEN VASHRAM,RABARI KANA VASHRAM	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3771	CRA/261/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MALA MAHADEV-DECD.,RABARI RATANBEN MALA,RABARI MAFA MALA,RABARI MALIBEN MALA,RABARI DAHYA MALA-DECD.,RABARI ZEBARBEN DAHYA,RABARI NAGJI DAHYA SAGIR,RABARI CHETANABEN DAHYA SAGIR,RABARI VIJABEN MALA,RABARI ZEBARBEN MALA,RABARI RUKHIBEN MALA,RABARI SHOBHABEN MALA,RABARI JAMABEN MALA	
3772	CRA/262/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI DAHYA MALA-DECD.,RABARI ZEBARBEN DAHYA,RABARI CHETNABEN DAHYA,RABARI NAGJI DAHYA	
3773	CRA/263/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI PIRA MEGHA	
3774	CRA/264/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MAGAN MEGHA	
3775	CRA/265/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,KOLI MOBATA RANA-DECD. THROUGH LEGAL HEIRS,KOLI DADAMBEN MOBTAJI,KOLI CHATURAJI MOBTAJI,KOLI PIRAJI MOBTAJI	
3776	CRA/266/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI MADHA VANA-DECD.,RABARI NAGJI MADHA,RABARI KESHARBAI VANA-DECD.,RABARI NAGJI MADHA	
3777	CRA/267/2015	06/05/2015	UNION OF INDIA,	MR DEVANG VYAS	STATE OF GUJARAT,RABARI VALA VANA-DECD.,RABARI MAFA VALA,RABARI RAJA VALA,RABARI TEJA VALA,RABARI RANA VALA,RABARI VAHJI VALA,RABARI LEMBA VALA,RABARI ZEBARBEN VALA	
3778	CRA/268/2015	07/05/2015	VINODBHAI BAVJIBHAI MAHYAVANSHI,PREMIBEN BAVJIBHAI MAHYAVANSHI,GEETABEN BAVJIBHAI MAHYAVANSHI	MR.ALOK M THAKKAR	PRASHANT NATUBHAI BHATU,KANTIBHAI MAGANBHAI PATEL,JAYANTIBHAI MAGANBHAI PATEL,PRAVIN KESARJI MANKA,NISHAR MOSINMIYA SHAIKH	
3779	CRA/269/2015	19/09/2017	RASHMIKANT NAGINDAS BHAVSAR,	NOTICE NOT RECD BACK,APPEARANCE DELETED	SHREE HARSH SHROFF THROUGH NARENDRAKUMAR KESHAVLAL THAKKAR,	MR DHAVAL M BAROT
3780	CRA/270/2015	09/06/2015	RAJPUT RAMESHJI PATHUJI,	MR ABHAYKUMAR P SHAH	RAJPUT NAGJIJI NAVAJI,RAJPUT AMRATJI GALABJI,PRANT OFFICER,MAMLATDAR	
3781	CRA/274/2015	20/07/2015	OPG POWER LIMITED,	MR VIMAL A PUROHIT	BHUPENDRASINH ANANDSINH JADEJA,STATE OF GUJARAT,MAMLATDAR,CIRCLE INSPECTOR	
3782	CRA/276/2015	22/07/2015	GHANCHI RATILAL GIRDHARLAL,	MR SUNIL K SHAH,MS SUSHMA S SHAH	LIMBACHIA ASHOKKUMAR KANTILAL,	
3783	CRA/277/2015	22/07/2015	BILAL RAHEMANMIYA SHEKH,	MR VISHAL B MEHTA	MEHJABIN W/O BILAL SHEKH AND D/O MOHYUDDIN SHEKH,	
3784	CRA/278/2015	11/06/2015	MANHARLAL KANTILAL BHUVA,	MR RC KAKKAD,HARSHESH R KAKKAD	TAPUBHAI AANANDBHAI PATEL,PRANT OFFICER, JAMNAGAR (RURAL),MAMLATDAR, JAMNAGAR (RURAL)	
3785	CRA/279/2015	15/06/2015	RAVJIBHIA MOTIBHAI PATEL,	MR KV SHELAT	CHUNIBHAI MOTIBHAI PATEL,ISHWARBHAI MOTIBHAI PATEL	

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3786	CRA/281/2015	29/07/2015	RAMESHBHAI RAGHAVJIBHAI MISTRI,GHANSHYAMBHAI @ DINESHBHAI RAGHAVJIBHAI MISTRI,BHIKHUBHAI RAGHAVJIBHAI MISTRI(	MR KL PANDYA,DR VENUGOPAL H PATEL	SHASHIKANT CHIMANLAL CONTRACTOR,DINESHBHAI CHIMANLAL CONTRACTOR,HARSHADBHAI CHIMANLAL CONTRACTOR,JITENDRABHAI CHIMANLAL CONTRACTOR,INDRAVADAN CHIMANLAL CONTRACTOR,KANTILAL CHIMANLAL CONTRACTOR-DECD,UMESH KANTILAL CONTRACTOR,RATILAL KALIDAS CONTRACTOR-DECD.,KAPILABEN RATILAL CONTRACTOR	
3787	CRA/282/2015	03/07/2015	CHITRALAY CO.OPERATIVE HOUSING SOCIETY LTD,	MR MEHUL S SHAH	SWAPNA CO.OPERATIVE HOUSING LTD,M/S RADHE DEVELOPERS	,(MRS VD NANAVATI)
3788	CRA/284/2015	23/07/2015	JAGATSINH NATHUSINH JADEJA,		JAGDISHBHAI NANUBHAI PATEL,	
3789	CRA/285/2015	15/09/2015	LATE SHETH DAMODAR HIRAJJI AND BAI DEVKABAI CHARITY TRUST,RADHYSHYAM GANESHNARAYAN SODHANI,MOHINIDEVI RADHESHYAM SODHANI,ANIL RADHESHYAM SODHANI,SUNIL RADHESHYAM SODHANI,ANITA OMPRAKASH BHATAD,MANAGER,KANJIBHAI DEVSINH PARMAR	MR PRABHAKAR UPADYAY	MAGANBHAI KANJIBHAI HALARI-DARJI,UDAYBHAI BHARATBHAI HALARI,VIJAYSINH MADHAVSINH MERCHANT	NOTICE SERVED,MR JINESH H KAPADIA
3790	CRA/286/2015	15/09/2015	LATE SHETH DAMODAR HIRAJJI AND BAI DEVKABAI CHARITY TRUST,RADHYSHYAM GANESHNARAYAN SODHANI,MOHINIDEVI RADHESHYAM SODHANI,ANIL RADHESHYAM SODHANI,SUNIL RADHESHYAM SODHANI,ANITA OMPRAKASH BHATAD,MANAGER,KANJIBHAI DEVSINH PARMAR	MR PRABHAKAR UPADYAY	JAYESHKUMAR RAMANLAL VYAS,VIJAYSINH MADHAVSINH MERCHANT	NOTICE SERVED,MR JINESH H KAPADIA
3791	CRA/287/2015	15/09/2015	LATE SHETH DAMODAR HIRAJJI AND DEVKAVABAI CHARITY TRUST,RADHYSHYAM GANESHNARAYAN SODHANI,MOHINIDEVI RADHESHYAM SODHANI,ANIL RADHESHYAM SODHANI,SUNIL RADHESHYAM SODHANI,ANITA OMPRAKASH BHATAD,MANAGER,KANJIBHAI DEVSINH PARMAR	MR PRABHAKAR UPADYAY	RAJESHBHAI MANHARBHAI KALANI,HARESH MANHARBHAI KALANI LEGAL HEIR OF LATE MANHARBHAI MANILAL KALANI,VIJAYSINH MADHAVSINH MERCHANT	NOTICE SERVED,MR JINESH H KAPADIA
3792	CRA/289/2015	22/09/2015	DASHRATHRAO NARAYANRAO MOHITE-DECD. THROUGH LEGAL HEIRS,,AJIT DASHRATHRAO MOHITE,SATISH DASHRATHRAO MOHITE,SANDEEP DASHRATHRATH MOHITE,AASHA DASHRATHRAO MOHITE,PRATIMA DASHRATHRAO MOHITE	MR DIPEN C SHAH	SHAUKATHUSSAN B SURTI,	MR AR MAJMUDAR

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3793	CRA/290/2015	04/08/2015	LEGAL HEIRS OF DECD. JALALUDDIN KUTBUDDIN,JAKIYABANU WD/O JALALUDDIN KUTBUDDIN,SHAMIMHAIDAR S/O JALALUDDIN BUKHARI,MAHERFATEMA D/O JALALUDDIN,NAZIYABANU D/O JALALUDDIN,NIGARZAHERA D/O JALALUDDIN,SIRAJUDDIN KUTBUDDIN BUKHARI,NASIRUDDIN KUTBUDDIN BUKHARI,SAIYAD FIROJAKHATUN WD/O NASIRUDDIN,SAIYAD MOHAMADRAZA S/O NASIRUDDIN,SAIYAD HAIDARABBAS S/O NASIRUDDIN,SAIYAD MUDASSARA D/O NASIRUDDIN,SAIYAD SANOVAR ZEHRA D/O NASIRUDDIN,SAIYAD ANJUM ZEHRA D/O NASIRUDDIN,FAROOK ZEHRA D/O NASIRUDDIN	MR AJ MEMON	NAJARALI KARARHUSAN BUKHARI,BANDEALI KARARHUSEN BUKHARI,GULAMMAHMAD KARARHUSEN BUKHARI,KANIJE JEHRA KRARHUSEN BUKHARI,KANIJEHUSEN KUTBUDDIN BUKHARI,LEGAL HEIRS OF VAJIRBIBI KUTBUDDIN,SAIYAD MUSTUFAHUSEN S/O FAZLEHUSEN,SAIYAD ARJUMANBANU D/O FAZLEHUSEN,SAIYAD MUBINABANU D/O FAZLEHUSEN,SAIYAD NAZIMABANU D/O FAZLEHUSEN,SAIYAD RAISHABANU D/O FAZLEHUSEN,SAIYAD AAREFABANU D/O FAZLEHUSEN,SAIYAD RUKAIYABANUD/O FAZLEHUSEN,SAIYAD MUNIRAKHATUN D/O FAZLEHUSEN,LEGAL HEIRS OF BADRUNNISHA KUTBUDDIN BUKHARI,SAIYAD LIYAKATALI H/O BADRUNNISHA,ALLARAKHI D/O LIYAKATALI,SHAHISTA AKHATAR D/O LIYAKATALI,ISHARATJAHA D/O LIYAKATALI,STATE OF GUJARAT,LEGAL HEIRS OF DECD. GULAMABBAS KARARHUSEN BUKHARI,SUGARABIBI WD/O GULAMABBAS KARARHUSEN,VALIYANNISHA WD/O GULAMABBAS KARARHUSEN,FAJLEABBAS GULAMABBAS BUKHARI,SIKANDARHUSEN GULAMABBAS BUKHARI,KARARHUSEN GULAMABBAS BUKHARI,SAIYADABBAS GULAMABBAS BUKHARI,SHERBANU D/O GULAMABBAS BUKHARI,VALIYUNNISHA D/O SIKANDARHUSEN INAYAT HUSEN,RAMESHBHAI DAHYABHAI PATEL,RAJESH HARSHADRAI VYAS FOR AND ON BEHALF :GIRJU(GHODASAR)	
3794	CRA/292/2015	30/08/2017	PATEL TRIKAMBHAI PURSHOTTAMDAS,	MR MEHUL S SHAH	GAUSHALA CONDUCTED BY GAYATRI PARIVAT TRUST THROUGH TRUSTEE SURESHBHAI MANILAL PATEL,,LAXMIBEN BHIKHAJI THAKOR-HAVING DIED PENDING THE SUIT,KESHARBEN BHIKHAJI THAKOR,PUNJIBEN BHIKAJI THAKOR,JIVATBEN MASGANJI THAKOR-DECD. THROUGH LEGAL HEIRS,,THAKOR RUMALJI HIRAJI,THAKOR VERAJI RUMALJI	,NOTICE NOT RECD BACK,NOTICE SERVED,MR KETAN I ACHARYA,MRS B K ACHARYA
3795	CRA/293/2015	30/08/2017	PATEL TRIKAMBHAI PURSHOTTAMDAS,	MR MEHUL S SHAH	GAUSHALA CONDUCTED BY GAYATRI PARIVAR TRUST,PATEL VALLABHBHAI NAGARDAS-DECD,. THROUGH LEGAL HEIRS,,DAIBEN WIDOW OF VALLABHBHAI NAGARDAS PATEL,PUNITABEN VALLABHBHAI PATEL,PINKIBEN VALLABHBHAI PATEL,DAXABEN VALLABHBHAI PATEL,BHARATBHAI VALLABHBHAI PATEL,AMRATBHAI NAGARDAS PATEL,RASIKBHAI NAGARDAS PATEL,NARESHBHAI NAGARDAS PATEL,BHIKHIBEN NAGARDAS PATEL,MADHUBEN NAGARDAS PATEL,YOGESHBHAI BALDEVBHAI PATEL,VIJAYBHAI BALDEVBHAI PATEL,VIKRAMBHAI BALDEVBHAI PATEL	,NOTICE SERVED,MR KETAN I ACHARYA,MRS B K ACHARYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3796	CRA/294/2015	06/07/2015	SHANKARBHAI LALABHAI BHOI (KAHAR)-DECD. THROUGH LEGAL HEIRS,,CHUNILAL SHANKARBHAI KAHAR-DECD.,KALIBEN LALABHAI KAHAR,GANPATBHAI LALABHAI KAHAR,DAYARAMBHAI LALABHAI KAHAR,BHIKHABHAI CHUNILAL KAHAR,KUSUMBEN CHUNILAL KAHAR,REKHABEN CHUNILAL KAHAR,HIRABEN W/O CHUNILAL SHANKARBHAI KAHAR,DEVIKABEN D/O CHUNNILAL BHOI,SHEETALPRASAD BHAGWANBHAI KAHAR-DECD.,JAYABEN @PARULBEN @ PARVATIBEN W/O SHEETALPRASAD BHAGWANBHAI KAHAR,AJAYBHAI SHEETALPRASAD KAHAR,VIJAYBHAI SHEETALPRASAD KAHAR,AJITBHAI SHEETALPRASAD KAHAR,HEMABEN SHEETALPRSAD KAHAR,REVABEN BHAGWANBHAI KAHAR,LAXMIBEN BHAGWANBHAI KAHAR,DHANIBEN @ GITABEN BHAGWANBHAI KAHAR,ASHOKBHAI BHAGWANBHAI KAHAR,JAGDISHBHAI BHAGWANBHAI KAHAR	(S R VAKIL)	KAUSHALYABEN DAUGHTER OF BASAVAN LALABHAI BHOI,BANSIBHAI FAKIRCHAND KAHAR,RADHYESHYAM FAKIRCHAND KAHAR-DECD.,BHARATBHAI RADHYESHRAM KAHAR,JAGRUTIBEN RADHESHYAM KAHAR,VIMALBEN RADHSHYAM KAHAR,PURNIMABEN RADHESHYAM KAHAR,NARMADABEN DAUGHTER OF BASVAN LALABHAI KAHAR AND WIFE OF HANUBHAI LALABHAI KAHAR-DECD,HIRABHAI HANUBHAI KAHAR,RAMANBHAI HANUBHAI KAHAR-DECD. THROUGH LEGAL HEIRS,,NATUBHAI HANUBHAI KAHAR,BHIKHABHAI HANUBHAI KAHAR,RAJUBHAI HANUBHAI KAHAR-DECD. THROUGH LEGAL HEIRS,,MAHESHBHAI HANUBHAI KAHAR-DECD.,GAUTAMBHAI HANUBHAI KAHAR,KOKILABEN HANUBHAI KAHAR,GOMTIBEN WIDOW OF RAMANBHAI HANUBHAI,VIJAYBHAI RAMANBHAI KAHAR,ANANDBHAI RAMANBHAI KAHAR,JAISHREEBEN RAMANBHAI KAHAR,RAMILABEN WIDOW OF BHIKHABHAI HANUBHAI KAHAR,RAMESHBHAI BHIKHABHAI KAHAR,RENUKABEN BHIKHABHAI KAHAR,SANGEETABEN BHIKHABHAI KAHAR,KOMALBEN BHIKHABHAI KAHAR,ANJALIBEN BHIKHABHAI KAHAR,PUSHPABEN WIDOW OF RAJUBHAI HANUBHAI KAHAR,KAMINIBEN WIDOW OF MAHESHBHAI HANUBHAI KAHAR,PRAVINBHAI MAHESHBHAI KAHAR,LILABEN CHUNILAL KAHAR LEGAL HEIRS OF CHUNILAL KAHAR,SONABEN LALABHAI KAHAR LEGAL HEIR OF SHANKARBHAI LALABHAI KAHAR,BHAGWANBHAI LALABHAI BHOI (KAHAR)-DECD. THROUGH LEGAL HEIRS,KAUSHALYABEN W/O BHAGWAN LALABHAI KAHAR,SHARDABEN BHAGWANBHAI KAHAR,VIDHAYABEN BHAGWANBHAI KAHAR,KALKAPRASAD ALIAS KHODAPRASAD ALIAS KALUBHAI BHAGWANBHAI KHARA	
3797	CRA/295/2015	13/07/2015	AMBARAMBHAI RAVJIBHAI MAKWANA,	MR. JAY M THAKKAR	RAMNIKLAL JAGJIVANDAS SHAH-DECD.,NIRANJAN RAMNIKLAL SHAH,NAYAN RAMNIKLAL SHAH,NITIN RAMNIKLAL SHAH,JITESH RAMNIKLAL SHAH,AMRUTLAL JAGJIVAN DELIWALA,SOMABHAI RAVJIBHAI PATEL	,(MR UMESH A TRIVEDI)
3798	CRA/296/2015	29/08/2017	ANANTRAI DHIRAJLAL KANDOI ASINCE DECD THROUGH HEIRS,DINUMATIBEN ANANTRAI KANMERIYA,ASHWINKUMAR ANANTRAI KANMERIYA,ATULBHAI ANANTRAI KANMERIYA,BIMAL ANANTRAI KANMERIYA,SANJAY ANANTRAI KANMERIYA,SHANTILAL DHIRAJLAL KANDOI,VINODBHAI DHIRAJLAL KANDOI,NALINBHAI DHIRAJLAL KANDOI-DECD. THROUGH LEGAL HEIRS,,PRADIPBHAI NALINBHAI KANDOI,RAJESHBHAI NALINBHAI KANDOI,PARESH DHIRAJLAL KANDOI	MR PREMAL S RACHH	LALITKUMAR PRABHASHANKAR GANDHI,SIRISH DHIRAJLAL KANDOI	UNSERVED EXPIRED (N),MR MEHUL S SHAH

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3799	CRA/299/2015	24/08/2015	MAHALAXMI CO.OPERATIVE HOUSING SOCIETY LIMITED THROUGH SECRETARY PRAKASH HIMMATLAL SHUKLA,	SINGHI & CO	DHARMESHKUMAR PRAVINCHANDRA SHAH,SEJALBEN GOPALBHAI SHAH,HIREN DILIPBHAI SUTHAR,GANESH HOUSING CORPORATION LIMITED,ADITYA GRAND INFRALINK LLP THROUGH DIRECTORS,JAYESH TALAKSHIBHAI KOTAK,JIGAR AVINASHBHAI BRAHMBHATT	,NOTICE SERVED,MR SP MAJMUDAR
3800	CRA/300/2015	24/08/2015	MAHALAXMI CO.OPERATIVE HOUSING SOCIETY LIMITED THROUGH SECRETARY PRAKASH HIMMATLAL SHUKLA,	SINGHI & CO	SANJEEVKUMAR PRAVINCHANDRA SHAH,SEJALBEN GOPALBHAI SHAH,MILAN DILIPBHAI SUTHAR,GANESH HOUSING CORPORATION LIMITED,ADITYA GRAND INFRALINK LLP THROUGH DIRECTORS,JAYESH TALAKSHIBHAI KOTAK,JIGAR AVINASHBHAI BRAHMBHATT	NOTICE SERVED,DS AFF.NOT FILED (N),MR SP MAJMUDAR
3801	CRA/301/2015	04/08/2015	GOHIL DIYALBHAI KAVABHAI,	MR Y J PATEL	BUTANI KASHIBEN RAVJIBHAI,BUTANI LALJIBHAI RAVJIBHAI,BUTANI JAYESHBHAI RAVJIBHAI	
3802	CRA/304/2015	03/08/2015	PREMILABEN SURESHCHANDRA SHAH,	MR KIRAN S PANCHAL,MR PRAVIN P PANCHAL	DINESHCHANDRA LALLUBHAI PATEL,	
3803	CRA/305/2015	17/07/2015	RANVIRSINH DILIPSINH RANA,	MR RUSHABH R SHAH	MANISHABEN NATWARLAL PRAJAPATI,	
3804	CRA/307/2015	23/07/2015	A K TEA PROCESSORS - THROUGH PROPRIETOR,ASHWINBHAI KASHIBHAI PATEL	MR GC RAY	K K TEA DEPOT - THROUGH PROPRIETOR,K K TEA PROCESSORS	MR JATIN Y TRIVEDI
3805	CRA/309/2015	11/08/2015	MOHANBHAI MAVJIBHAI BHUT,	MR SHAKEEL A QURESHI	DEPUTY COLLECTOR,MAMLATDAR,ARAJANBHAI MANJIBHAI BHUT	
3806	CRA/310/2015	27/06/2017	LEGAL HEIRS OF RAMESHBHAI MALABHAI CHAVDA@RADHAVJI@BACHUBHAI CHAVDA,NIRUBEN WD/O RAMESHBHAI MALABHAI CHAVDA,HANSABEN WD/O DINESHBHAI RAMESHBHAI CHAVDA,ANKIT DINESHBHAI CHAVDA,BHAVESH DINESHBHAI CHAVDA,PARAS DINESHBHAI CHAVDA,AKSHAY DINESHBHAI CHAVDA,ARVINDBHAI RAMESHBHAI CHAVDA,DIPAKBHAI RAMESHBHAI CHAVDA,NITABEN D/O RAMESHBHAI CHAVDA(SAGATHIYA)	MS. KRUTI M SHAH	LEGAL HEIRS OF DECEASED KESHAVBHAI DANABHAI GALCHAR,KISHANBHAI DANABHAI GALCHAR,BHANJIBHAI KESHAVBHAI GALCHAR,AMARBEN KESHAVBAHI GALCHAR,PUSHPABEN AMARBEN KESHAVBHAI GALCHAR,LAXMIBEN GAMANBHAI KESHAVBHAI GALCHAR,VINOD GAMANBHAI KESHAVBHAI GALCHAR,DIPAK GAMANBHAI KESHAVBHAI GALCHAR,DAXA GAMANBHAI KESHAVBHAI GALCHAR,HANSA GAMANBHAI KESHAVBHAI GALCHAR	,MR CB DASTOOR
3807	CRA/311/2015	31/07/2015	SHAMJIBHAI MEGHJIBHAI,	MR DEEPAK VYAS	SUKHLAL RAMJIBHAI MORI,	
3808	CRA/312/2015	14/09/2018	BABUBHAI JIVRAJBHAI DOBARIYA,ARVINDBHAI JIVRAJBHAI DOBARIYA,MANSUKHBHAI JIVRAJBHAI DOBARIYA,GHANSHYAMBHAI NARSHIBHAI SUHAGIYA	MR GAURAV CHUDASAMA	DEPUTY COLLECTOR,MAMLATDAR,DEPUTY MAMLATDAR (VANDA GROUP),TALATI CUM MANTRI,DEVRAJBHAI NARANBHAI DOBARIYA,BHARATBHAI JIVABHAI DOBARIYA,MUKESHBHAI JIVABHAI DOBARIYA,PARBATBHAI PRAGJIBHAI DOBARIYA,DHANJIBHAI PRAGJIBHAI DOBARIYA,DHIRUBHAI LAVABHAI DOBARIYA	GOVERNMENT PLEADER,MR. BHAUMIK DHOLARIYA
3809	CRA/313/2015	11/08/2015	AARIF GULAMHUSSAIN CHAVDA,BABUBHAI ALLAHRAKHABHAI SOLANKI	MR VIRAT G POPAT	MANJULABEN JAYANTIBHAI NASIT,	MR HARSHIL C DATTANI
3810	CRA/314/2015	28/03/2016	DHANJI DEVJI VANIYA,HARILAL SEJA VANIYA,JAYANTI NARAN HADIYA,JAGDISH SHIVJI HADIYA,JAYANTIBHAI LALJIBHAI HADIYA	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,SAJAN MANUBHAI GADHVI	NOTICE NOT RECD BACK,NOTICE SERVED,MR KIRTIDEV R DAVE

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3811	CRA/317/2015	30/09/2015	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JADEJA,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH,THE NEW INDIA ASSURANCE CO LTD,NAZIR SULEMAN SACHDA	
3812	CRA/318/2015	30/09/2015	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JADEJA,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH,THE NEW INDIA ASSURANCE CO LTD,MINOR MAZBIN	
3813	CRA/319/2015	30/09/2015	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JADEJA,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH,THE NEW INDIA ASSURANCE CO LTD,KHERUNBEN NAZIR SACHDA	
3814	CRA/320/2015	30/09/2015	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JADEJA,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH,THE NEW INDIA ASSURANCE CO LTD,MUKESHBHAI ARJANBHAI BRAHMIN	
3815	CRA/321/2015	30/09/2015	NATIONAL INSURANCE COMPANY LIMITED -JAMNAGAR,	MR VIBHUTI NANAVATI	PRADHUMANSINH BHIKHUBHA JADEJA,SWAMINARAYAN VIJAY CARRY TRADE,THE ORIENTAL INSURANCE CO.LTD,KULDIPSINH HARBHAJANSINH,THE NEW INDIA ASSURANCE CO LTD,MINOR HARSHIT THROUGH MUKESHBHAI ARJANBHAI BRAHMIN	
3816	CRA/322/2015	28/09/2015	M/S KAILASH ENTERPRISE,	MR HARNISH V DARJI	THE FOOD CORPORATION OF INDIA,	MR JAL S. UNWALLA
3817	CRA/323/2015	07/09/2017	CHANDRAKANT MANEKBHAI SHETH,	MR HITESH V PATEL	RAGHUBHAI KARSANBHAI BARARIYA,POLICE COMMISSIONER,POLICE INSPECTOR	NOTICE SERVED,MR AMAR D MITHANI
3818	CRA/324/2015	24/08/2015	MANUBHAI GALBABHARTHI BAVA,DEVABHARTHI GALBABHARTHI BAVA	MR P P MAJMUDAR	THE DEPUTY COLLECTOR,JAYANTIBHAI GALBABHAI PRAJAPATI,AMARBHAI GALBABHAI PRAJAPATI	
3819	CRA/326/2015	16/02/2016	RAMABEN CHANDUBHAI MIYATRA,	MR AS ASTHAVADI	MOHANBHAI RAGHAVBHAI GONDALIYA.-DECD.,JAYABEN MOHANBHAI GONDALIYA,DILIPBHAI MOHANBHAI GONDALIYA,RAMESHBHAI MOHANBHAI GONDALIYA,JAGDISHBHAI MOHANBHAI GONDALIYA,PARBATBHAI RAGHAVBHAI GONDALIYA-DECD.,BEBIBEN PARBATBHAI GONDALIYA,SHANTABEN PARBATBHAI GONDALIYA,SHARDABEN PARBATBHAI GONDALIYA,HANSABEN PARBATBHAI GONDALIYA,JYOTSNABEN PARBATBHAI GONDALIYA,BHIKHABHAI PARBATBHAI GONDALIYA,SIRAJALI RAJABALI DHAMALI-DECD.,SAVITABEN SIRAJALI DHAMANI,PRIYABEN SIRAJALI DHAMANI,KAJALBEN SIRAJALI DHAMANI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MS MAMTA R VYAS
3820	CRA/327/2015	26/08/2015	HASMUKHBHAI NATWARLAL ZINZUWADIA,BIPINCHANDRA NATWARLAL ZINZUWADIA	MR P A MEHD	MUNIRALI HASANALI SAIYAD,ZAKIRALI HASANALI SAIYAD,ASHIKALI HASANALI SAIYAD,RUKSHANABANU HASANALI SAIYAD,TAHIRABANU HASANALI SAIYAD,FIROZABEN HASANALI SAIYAD,SAKINABIBI HAAANALI SAIYAD,ROHITKLUMAR NAVNITLAL SHAH,HUSAINBHAI SARDARBHAI RATHOD	

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3821	CRA/328/2015	26/08/2015	HASMUKHBHAI NATWARLAL ZINZUWADIA,BIPINCHANDRA NATWARLAL ZINZUWADIA	MR P A MEHD	MUNIRALI HASANALI SAIYAD,ZAKIRALI HASANALI SAIYAD,ASHIKALI HASANALI SAIYAD,RUKSHANABANU HASANALI SAIYAD,TAHIRABANU HASANALI SAIYAD,FIROZABEN HASANALI SAIYAD,SAKINABIBI HAAANALI SAIYAD,ROHITKLUMAR NAVNITLAL SHAH,HUSAINBHAI SARDARBHAI RATHOD	
3822	CRA/330/2015	12/07/2017	SAVITABEN W/O JAGDISHCHANDRA RANA,RAJNIKANT JAYANTIBHAI RANA-DECD.,SHARDABEN RAJNIKANT RANA,ANKOR RAJNIKANT RNA,MONA RAJNIKANT RANA,SUDHIRBHAI JAYANTIBHAI RANA-DECD.,SAVITRIBEN SUDHIRBHAI RANA,JAY SUDHIRBHAI RANA,RAJ SUDHIRBHAI RANA	MR SP MAJMUDAR,MR P P MAJMUDAR	PRAVINCHANDRA JASVANTLAL KANDOI-DECD.,SHARMISHTABEN PRAVINCHANDRA KANDOI,PRAFULBHAI PRAVINCHANDRA KANDOI,SANDEEPBHAI PRAVINCHANDRA KANDOI,BHARTIBEN MANOJKUMAR KANDOI,GITABEN PRAVINCHANDRA KANDOI,KRUSHNAKANT JASVANTLAL KANDOI	MR HARSHADRAY A DAVE,HARSH M PATHAK
3823	CRA/332/2015	09/08/2017	MAHENDRABHAI LALLUBHAI TANDEL,	MR ADIL R MIRZA	DILIPBHAI MANILAL NAYKA,DHANJIBHAI GOVANBHAI TANDEL,GANDABHAI NARANBHAI,CHHOTUBHAI RAVIYABHAI @ RAVJIBHAI,DHANJIBHAI RAVIYABHAI,PRAHLADBHAI RAVIYABHAI @ RAVJIBHAI,THAKORBHAI RAVIYABHAI 2 RAVJIBHAI,MANUBHAI RAVIYABHAI @ RAVJIBHAI,MAKANBHAI RAVIYABHAI @ RAVJIBHAI,MAMLATDAR, PARDI,DEPUTY COLLECTOR	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR SATYAM Y CHHAYA
3824	CRA/334/2015	09/09/2015	KUNJBIHARI MANGILAL MANDOWRA,	MR HARIHARRAI THAKAR	KALURAM RAMDAYAL HEDA,INDRAMAL RATANLAL TOSHNIVAL-SECRETARY,SHYAMSUNDER KANAIYALAL BAHEDIA-TREASURER,DINESHCHANDRA KALURAM INANI-PRESIDENT,BHARAT KALURAM HEDA,NARENDRAKUMAR BADRILAL ZANWAR	
3825	CRA/339/2015	15/03/2016	GATEWAY RAIL FREIGHT LTD,V.SHRINIVASULU REDDY	MR SHRISH M TRIVEDI	PATEL BASIRBHAI KARIMBHAI,AKILBHAI NAJMUDINBHAI PATEL,SABBIRBHAI KARIMBHAI PATEL,YASMIN KARIMBHAI,SOHANABEN KARIMBHAI,AND RESPONDENT/S NO.NO.(6) AND (35) ARE FORMAL PARTY,	,NOTICE SERVED,MR ANUJ K TRIVEDI
3826	CRA/340/2015	15/03/2016	GATEWAY RAIL FREIGHT LTD,V.SHRINIVASULU REDDY	MR SHRISH M TRIVEDI	PATEL BASIRBHAI KARIMBHAI,AKILBHAI NAJMUDINBHAI PATEL,SABBIRBHAI KARIMBHAI PATEL,YASMIN KARIMBHAI,SOHANABEN KARIMBHAI,AND RESPONDENT/S NO.NO.(6) AND (35) ARE FORMAL PARTY,	,NOTICE SERVED,MR ANUJ K TRIVEDI
3827	CRA/345/2015	12/10/2017	SHANTILAL PARSHOTTAMDAS PATEL,BHUPENDRABHAI PARSHOTTAMBHAI PATEL	MR BHUNESH C RUPERA	M/S NADIAD WINES,,SATYAKETU VITTHALBHAI PATEL,TULSIBEN VITTHALBHAI PATEL,HEMABEN VITTHALBHAI PATEL	MR. HARMISH K SHAH
3828	CRA/346/2015	09/08/2017	VAJABHAI POLABHAI KANJARIYA,GANGARAM CHAGANBHAI KANJARIYA	MS MEGHA JANI	PRABHUBHAI THAKERSHIBHAI KANJHARIYA,DALWADI PRAGJIBHAI CHAGANBHAI,DALWADI SAVJIBHAI CHAGANBHAI DECD THROUGH HEIRS,RAJUBEN SAVJIBHAI DALWADI,NARESH SAVJIBHAI DALWADI,PRAHLADBHAI SAVJIBHAI DALWADI,HANSABEN DINESH PARMAR,MEENA SURESHBHAI CHAUHAN,PITHUBHAI DADBHAI,JAGUBHAI DADBHAI,THE MAMLATDAR, RANPUR,DEPUTY COLLECTOR, BARVADA	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),(MR ANAND L SHARMA)
3829	CRA/347/2015	16/09/2015	BANK OF BARODA,	MR DARSHAN M PARIKH	GANPATBHAI TRIBHOVANDAS PATEL,	

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3830	CRA/348/2015	16/09/2015	DEVENDRABHAI NARANBHAI PRAJAPATI,NARESHBHAI NARANBHAI PRAJAPATI,MAHESHBHAI NARANBHAI PRAJAPATI	MR SK PATEL,G B PATEL	HASMUKHBHAI RANCHODBHAI PATEL,HARIBHAI RANCHHODBHAI PATEL,LAXMIBEN WD/O RANCHODBHAI PATEL,RADHABEN D/O RANCHODBHAI PATEL	
3831	CRA/349/2015	24/09/2015	SENABEN SADIYABHAI BARIYA,	KRUSHITA D DAVE	KISHORBHAI BIJALBHAI DAMOR,SIKKABEN ZAKIYUDIN PIPLODVALA	
3832	CRA/352/2015	06/11/2015	RAMESHCHANDRA CHHAGANLAL PATEL,	MR VIJAY H NANGESH	SANGITABEN HIRALAL,HIRALAL JAMNADAS	(MR SANDEEP N BHATT)
3833	CRA/353/2015	16/09/2015	ARAJANBHAI PREMAJIBHAI SHIVAJI BHUDIA,	MR PATHIK M ACHARYA	KISHORBHAI GOVINDBHAI BHUDIA,GOVINDBHAI VISHRAMBHAI BHUDIA,KARASANBHAI VISHRAMBHAI BHUDIA,KESARBEN VISHRAMBHAI BHUDIA,PRITIBEN PRAFULLKUMAR SHAH,SHAMAJI LALJI RATHOD,HIRAJI KARASAN PINDORIA	,DELETED,MR KIRTIDEV R DAVE
3834	CRA/354/2015	09/03/2020	SHRIMATI ANUPAM PURNENDU JAIN,	MR SAURABH M PATEL	KETANBHAI HARSHADBHAI NAYAK,SHABBIRBHAI ABDULGAFUR SIROHA	RAVI B SHAH,MR HARDIK H DAVE,MR. SAHIL M SHAH
3835	CRA/355/2015	20/11/2017	GEETA WD/O DADIBA NARIMAN MASTER AND D/O AMBALLA NANALAL PATWANI-,TEHMAS DINYAR,NEVILLE DINYAR	MR DHAVAL SHAH	FARIDA @ SHEEL W/O SANJAY JAISWAL,	MR MANAN A SHAH
3836	CRA/356/2015	18/07/2016	GUNVATBHAI SHIVLAL SHAH,	(MS MANSHI A MACWAN)	ASMITABEN PRAKASHBHAI VADODARIYA,UMANG PRAKASHBHAI VADODARIYA,HARSH PRAKASHBHAI VADODARIYA	MR DEVANG R BHATT,MR. JAGDISH H MIR
3837	CRA/357/2015	11/12/2015	NANDUBEN D/O RANCHHODBHAI MAKANBHAI AND W/O JABARBHAI NARSINHBHAI,	MR KK TRIVEDI	BHANABHAI KESHABHAI PATEL,ARVINDBHAI BHANABHAI PATEL,HARISHBHAI BHANABHAI PATEL,BABIBEN D/O BHANA KESHABHAI AND W/O PARBHUBHAI PATEL,GITABEN D/O BHANA KESHABHAI AND W/O DIPAKBHAI PATEL,SITABEN D/O BHANA KESHABHAI AND W/O BALDEVBHAI PATEL,SAVITRIBEN D/O BHANA KESHABHAI AND W/O MANSUKHBHAI PATEL,KAPIL ARVINDBHAI PATEL -DECD. THROUGH LEGAL HEIRS,,VATSNA W/O ARVINDBHAI PATEL,VATSAL KAPIL PATEL,BHAVESH ARVINDBHAI PATEL,VIRAJ S/O ISHWARBHAI BHANABHAI PATEL,VIJETABEN KANUBHAI PATEL,DECEASED-PANIBEN-LEGAL HEIRS OF KESHABHAI DEVABHAI,NIRUBEN D/O LALJIBHAI GANDABHAI AND W/O LALJIBHAI BHANABHAI,HIRUBEN D/O LALJIBHAI GNADABHAI AND W/O BABUBHAI LALABHAI,USHABEN D/O LALJIBHAI GNADABHAI AND W/O HASMUKHBHAI GANDABHAI,ASHOKBHAI LALJIBHAI PATEL,CHETANBHAI LALJIBHAI PATEL,JAYSHRIBEN D/O LALJIBHAI GANDABHAI PATEL,DECD. LALIBEN LEGAL HEIRS OF D/O KESHABHAI DEVABHAI,RATUBEN D/O RANCHHODBHAI MAKANBHAI,DHIRAJBHAI GOVANBHAI PATEL,MANIBEN DHIRAJBHAI GOVANBHAI PATEL,DINESHBHAI DHIRAJBHAI PATEL,CHANDRAKANT DHIRAJBHAI PATEL,MANOJ DHIRAJBHAI PATEL,GAMANLAL LALBHAI PATEL,CHETAN RAMCHANDRA GUPTE,HEMANTBHAI GORDHANBHAI SARASIYA,JOY MAHESHBHAI GODIWALA	,MR JIGAR M PATEL

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3838	CRA/358/2015	28/09/2015	ASHOK NARSIDAS PAUN,	HCLS COMMITTEE,MR PV PATADIYA	CANARA BANK,THE BRANCH MANAGER,THE DIVISIONAL MANAGER,ANIL H SHAH	,(MR KI SHAH)
3839	CRA/360/2015	11/12/2017	MANSINGBHAI LAXMANBHAI HALPATI,	MR VIRAT G POPAT	SHANTABEN LAXMANBHAI HALPATI,MANGUBHAI LAXMANBHAI PATEL-DECD.,RAMABEN RAMESHBHAI HALPATI (PATEL),LEELABEN MANGUBHAI HALPATI (PATEL),LAXMIBEN MANGUBHAI HALPATI(PATEL),KAVITABEN MANGUBHAI HALPATI (PATEL),GEETABEN RAMESHBHAI HALPATI (PATEL),BHANABHAI LAXMANBHAI HALPATI-DECD.,MANJUBEN BHANABHAI HALPATI,KUSUMBEN BHANABHAI HALPATI	,NOTICE SERVED,MR DHAVAL D VYAS
3840	CRA/361/2015	23/09/2015	SAMIR SHASHIKANTBHAI VORA (SHAH),	MR BHARAT SHAH	BHASKARBHAI JAYDEVBHAI BRAHMABHATT,	MR NV GANDHI
3841	CRA/362/2015	03/10/2017	ISMAIL YUSUF,	MR SP MAJMUDAR,MR P P MAJMUDAR	SAIYED MOHMMAD SAIYED ABDULKADIR,L.H.OF DECD. SAIYED ABDULMAJID SAIYED ABDULKADIR,SHAMIMBEGAM WD/O SAIYED ABDULMASJID ABDULKADIR,TASLIM S/O SAIYAD ABDULMAJID ABDULKADIR (TASLIM D/O SAIYED,ABDULAZIZ S/O SAIYED ABDULMAJID ABDULKADIR,KALIL S/O SAIYED ABDULMAJID ABDULKADIR,ABDULHAMID S/O SAIYED ABDULMAJID ABDULKADIR,SAIYAD GULAMMOHYYDDIN SAIYED ABDULKADIR-DECD. THROUGH LEGAL HEIRS,,SALMANBEGAM WD/O SAIYED GULAMOHYUDDIN SAIYED ABDULKADIR,SAIYED ALI SAIYED ABDULKADIR,SAIYEDA FATMABEGAM SAIYED ABDUKADIR (DIED DURING PENDENCY OF APPEAL),MOHMMAD SABBIR SAIYED MOHMMED,SAIRABEGAM SAIYED MOHMMAD,SAKERABEGAM SAIYED MOHMED,TAHERABEGAM SAIYED MOHMMAD,REHAMABEGAM SAIYED MOHMMAD,SAIYED MOHMMAD SAIYED,SAIYED ISRATBEGAM SAIYED MOHMMAD,SAIYED JAMILABEGAM SAIYED ABDULKADIR,SAIYED NOORBIBI SAIYED ABDULKADIR	,NOTICE SERVED,MR PREMAL S RACHH
3842	CRA/368/2015	07/06/2016	TUSHARBHAI DASHARATHRAI BHATT,DHIRUBHAI DAYARAM PATEL	MR JV JAPEE	VIRAMBHAI HARJIBHAI BHARWAD,JAYABEN CHANDRAKANT GORDHANBHAI PATEL	REFUSED SERVED (N) (10),MR SHAKEEL A QURESHI
3843	CRA/370/2015	21/11/2016	ARVINDKUMAR JAGJIVANBHAI PANSURIYA,KISHOREBHAI MOHANBHAI SAVALIYA,KISHOREBHAI GOVINDBHAI JETANI,SAILESHBHAI KARSANBHAI SHELIYA	MR HARSHADRAY A DAVE	SULEMAN AHMED JINWALA,MEMUNA AHMEDA PATEL,RABIA ISMAIL LIMBADA D/O ISMAIL JINWALA,RASIDA ISMAIL JINWALA,ARIF ISMAIL JINWALA,KASIM ISMAIL JINWALA,AHMED SULEMAN JINWALA	NOTICE SERVED,NOTICE UNSERVED
3844	CRA/375/2015	06/12/2016	GUSAI LAXMANGIRI GAGANGIRI,DEVENDRAGIRI LAXMANGIRI GOSWAMI,ASHWINGIRI LAXMANGIRI GOSWAMI,KAMLABEN WD/O LAXMANGIRI GOSWAMI,MAHESHGIRI LAXMANGIRI GOSWAMI,GITABEN W/O GANESHPURI GOSWAMI	(MR NIKHIL S KARIEL)	SANGHAVI GULABBEN GAMATLAL,DHANSUKHLAL GAMATLAL SANGHAVI,DIPAKKUMAR GAMATLAL SANGHAVI,KIRAN GAMATLAL SANGHAVI,MANJULABEN HARILAL,PUSHPABEN UMEDBHAI,MADHUBEN PRANLAL SHAH,GITABEN ANIL AMICHAND VORA,HASYABEN PRATAP SHAH,RASHILABEN PRABHULAL SHAH	,MR MEHUL S SHAH

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3845	CRA/376/2015	04/03/2016	RUKSHMANIBEN WD/O HANSRAJ JASHANDAS,VASUDEV HANSRAJ SIDHI,JITENDRABHAI HANSRAJ SINDHI,DILIPBHAI HANSRAJ SINDHI,BHAGWANDAS @ MAHENDRABHAI HANSRAJ SINDHI	DARSHAN M VARANDANI	HARIDAS @ MAHESHBHAI THAKORLAL SHAH,	MR JINESH H KAPADIA
3846	CRA/378/2015	06/05/2016	BHARWAD JAYABEN TOGABHAI,BHARWAD LAXMIBEN LAGHARABHAI,BHARWAD LILABEN LAGHARABHAI,BHARWAD HIMABHAI LAGHARABHAI,BHARWAD AMARABHAI LAGHARABHAI,BHARWAD KAMABHIA LAGHARABHAI,BHARWAD VANABHAI LAGHARABHAI,BHARWAD KAVABHAI GOVINDBHAI,BHARWAD RAGHUBHAI GOVINDBHAI,BHARWAD RAJALBEN GOVINDBHAI,BHARWAD LAXMANBHAI GOVINDBHAI,BHARWAD RAHABHAI GOVINDBHAI,BHARWAD NANUBHAI GOVINDBHAI,BHARWAD VIHABHAI GOVINDBHAI,BHARWAD ANUBEN GOVINDBHAI,BHARWAD VAJUBHAI GOVINDBHAI,BHARWAD BALUBEN SANGRAMBHAI,BHARWAD MANIBEN SANGRAMBHAI,BHARWAD BHIMABHAI SANGRAMBHAI,BHARWAD DHUNABEN SANGRAMBHAI,BHARWAD JAMABEN VELABHAI,BHARWAD MANIBEN VELABHAI,BHARWAD SAJANBHAI VELABHAI,BHARWAD BENABEN VELABHAI,BHARWAD MADHABHAI VELABHAI,BHARWAD KANABHAI RUDABHAI,BHARWAD LAKHIBEN TOGABHAI,BHARWAD PARMABEN ALIAS SIMABEN TOGABHAI,BHARWAD MEPABHAI TOGABHAI,BHARWAD HARIBHAI TOGABHAI,BHARWAD MANABEN TOGABHAI,BHARWAD WAGHJIBHAI TOGABHAI,BHARWAD BHAVANBHAI TOGABHAI,BHARWAD JIBABEN TOGABHAI,BHARWAD VINABEN TOGABHAI,BHARWAD TAKUBEN MEPABHAI,BHARWAD DHANABHAI MEPABHAI,BHARWAD DANABHAI MEPABHAI,BHARWAD JADIBEN MEPABHAI,BHARWAD KANUBHAI MEPABHAI,BHARWAD VALABHAI MEPABHAI,BHARWAD ZALABHAI MEPABHAI,BHARWAD KACHARABHAI SAGRAMBHAI	MR MOHMEDSAIF HAKIM	DVIYESHBHAI RANCHHODBHAI PATEL-DECD. THROUGH LEGAL HEIRS,SNEHABEN DIVYESHBHAI PATEL,URMILA DVIYESHBHAI PATEL,BINOY DIVYESHBHAI PATEL,PARSHOTTAMBHAI VASRAMBHAI VARIYA,NARENDRABHAI BECHARBHAI PATEL,VIJAYBHAI RAMANBHAI PATEL,LAXMANBHAI NATHABHAI BHARWAD,HARSHIT INDRAVADAN TALATI	,DS AFF.NOT FILED (N)
3847	CRA/379/2015	11/07/2018	NIRUBEN SHRICHAND GUPTA,	MR ZUBIN F BHARDA	TRUSTEE OF SUNNI MUSLIM WAKF COMMITTEE,,SALIM AHEMAD KHALIL AHEMAD RAJPUT,MAHAMMAD KHALID MAHAMMAD HANIF SHAIKH	NOTICE SERVED,MR SIRAJ R GORI,MR MOHSIN M HAKIM
3848	CRA/382/2015	10/07/2018	JAGDHANE MEHUL GIRISHCHANDRA,JAGDHANE SATYAJIT GIRISHCHANDRA	MR PR THAKKAR	PATEL VELJIBHAI KANJIBHAI,PATEL JIVRAMBHAI VELJIBHAI,PATEL DHANSHUKHBHAI VELJIBHAI,PATEL BHAILALBHAI MAVJIBHAI,PATEL PRAVINBHAI MAVJIBHAI,BHARVAD JAGABHAI NAGJIBHAI,JAGDHANE SHIRISHBEN GANPATRAO-DECD.,SAHEBRAO AHIRRAO,SUVERNA SAHEBRAO AHIRRAO,MAYURA SAHEBRAO AHIRRAO,VALMIK SAHEBRAO AHIRRAO,JAGDHANE RONAK RAMESHCHANDRA,JAGDHANE SAURABHBEN GANPATRAO	,RULE SERVED,RULE UNSERVED,RUSHABH H SHAH
3849	CRA/383/2015	07/06/2017	HARIDAS MATHURADAS THACKER-DECD.,PUSPABEN HARIDAS THACKER,HITEN HARIDAS THACKER,KUMUD HARIDAS THACKER,PREETI HARIDAS THACKER,DARSHANA HARIDAS THACKER,MAHESH MATHURADAS THACKER,NAVIN MATHURADAS THACKER,MAHENDRA DEVIDASBHAI THACKER	MR ASHISH M DAGLI	GULAM ABBAS IBRAHIMJI VOHRA-DECD.,SHABBIR HUSSAIN GULAM ABBAS VOHRA,SAIFUDDIN GULAM ABBAS VOHRA	DS AFF.NOT FILED (N),MR BY MANKAD
3850	CRA/384/2015	02/11/2015	SAURASHTRA CEMENT LTD,	MR NIKUNT K RAVAL,MR NISARG N TRIVEDI	PANKAJKUMAR SANKALCHAND PATEL,SANKALCHNAD JEYCHANDBHAI PATEL,SALILKUMAR SANKALCHAND PATEL,JIVANLAL BALDEVBHAI PATEL,VITTHALBHAI JAYCHANDBHAI PATEL	

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3851	CRA/385/2015	09/08/2017	PATEL PASHABHAI MULABHAI,	MR MRUGEN K PUROHIT	PATEL RAMESHBHAI RAICHANDBHAI,PATEL BHOGIBHAI RAICHANDBHAI,PATEL BHIKHABHAI RAICHANDBHAI,PATEL RAJESHBHAI POPATBHAI,PATEL DILIPBHAI POPATBHAI,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,HL PATEL ADVOCATES
3852	CRA/386/2015	28/08/2017	JAY ATUL SHAH,SAHIL SATISH SHAH,YOGESHBHAI CHANDUBHAI PATEL	MR MAUNISH T PATHAK	ARVINDBHAI AMRUTBHAI PATEL,RAMANBHAI KHODABHAI,HARISHBHAI CHHOTABHAI PATEL,KANTIBHAI CHHAGANBHAI PARMAR,SHAKUBEN GOVINDBHAI PARMAR,REVABEN DAHYABHAI PARMAR,GANDABHAI SHAKRABHAI CHAUHAN,RAIJIBHAI BABHUBHAI RATHOD,RAJNIKANT CHANDUBHAI,GOVINDBHAI RAVJIBHAI PARMAR,THE MAMLATDAR, KHEDA,THE DEPUTY COLLECTOR AND PRANT OFFICER, KHEDA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR. BK. RAJ
3853	CRA/387/2015	06/06/2017	M/S ZEE LEARN LIMITED,HIMANSHU MODY-CHAIRMAN OF M/S ZEE LEARN LIIMITED	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	ANIL SOMDUTT NATHANI,SUMMET MEHTA-THE WHOLE TIME DIRECTOROF M/S ZEE LEAN LIMITED,RITUVIK JOSHI- HEAD GUJARAT REGION, M/S ZEE LEAN LIMITED,,PAYAL MAHAJAN-SENIOR EXECUTIVE , M/S ZEE LEARN LIMITED	NOTICE SERVED BY DS,MR JITENDRA H SINGH
3854	CRA/388/2015	12/10/2015	PUNJAB OIL TRADERS,	MR AMRISH K PANDYA	G-ONE AGRO PRODUCTS LIMITED,RAJ GROVER,M/S. PREM AND CO. PVT LTD	
3855	CRA/389/2015	12/10/2015	PUNJAB OIL TRADERS,	MR AMRISH K PANDYA	G-ONE AGRO PRODUCTS LIMITED,RAJ GROVER,M/S. PREM AND CO. PVT LTD	
3856	CRA/390/2015	12/10/2015	PUNJAB OIL TRADERS,	MR AMRISH K PANDYA	G-ONE AGRO PRODUCTS LIMITED,RAJ GROVER,M/S. PREM AND CO. PVT LTD	
3857	CRA/392/2015	02/07/2018	MOHAMMADSAFI ABDULNABI MAJA,	MRS NISHA M PARIKH	STATE OF GUJARAT,COLLECTOR,THE CITY SURVEY SUPERINTENDENT,DEPUTY COLLECTOR,THE SUB REGISTRAR,LEGAL HEIRS OF LATE VORA USMANBHAI IBRAHIMBHAI SABUGAR,ZAKIR ABDULRAJAK USMANBHAI SABUGAR	GOVERNMENT PLEADER,RULE SERVED,MR MEHUL H RATHOD
3858	CRA/393/2015	27/04/2017	PATEL DAHYABHAI PRABHUJIBHAI,	MR MANISH S SHAH	PATEL LAVAJIBHAI HARIBHAI JETHABHAI,	MR JV JAPEE
3859	CRA/395/2015	01/08/2017	HANSABEN VITTHALBAHI SAKARIYA,	R N JADAV	VASHRAMBHAI PREMJIBHAI VARSANI,KESHAVBHAI MANJIBHAI VARSANI,THE MAMLATDAR,DY. COLLECTOR, RAJKOT (CITY-II),THE COLLECTOR, RAJKOT,THE SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR MAULIK J SHELAT)
3860	CRA/396/2015	03/12/2015	SARLABEN KANAIYALAL DESAI,KANAIYALAL KRISHNAKANT DESAI-DECD.,VIJAY KANAIYALAL DESAI,ROHINI KANAIYALAL DESAI,VIBHABEN DIPAKBHAI DESAI,SHILABEN KANAIYALAL DESAI	MR ISHAN MIHIR PATEL	KUSUMBEN DOLATRAM DESAI-DECD, THROUGH LEGAL HEIRS,,KIRITKUMAR DOLATRAM DESAI,JAISHRIBEN JITENDRAKUMAR DESAI,RAKSHABEN KISHORBHAI DESAI,MAHENDRAKUMAR DOLATRAI DESAI	
3861	CRA/399/2015	01/12/2015	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	ASHARAM BHURABHAI RATHOD,RAMANLAL CHHOTALAL GOSWAMI,MINOR KALPESHBHAI MOHANBHAI	
3862	CRA/403/2015	04/11/2015	ABDULBHAI ADMBHAI PATEL,FIRUJBHAI ABDULBHAI PATEL,FARUKBHAI ABDULBHAI PATEL	MR MB RANA	SAVITABEN D/O CHHOTABHAI PARAGBHAI PATEL,SHARDABEN D/O CHHOTABHAI PARAGBHAI PATEL,MANJULABEN WD/O GHANSHYAMBHAI CHHOTABHAI PATEL,SATISHBHAI GHANSHYAMBHAI PATEL,HARIPRASAD CHHOTABHAI PATEL	,MR MM SAIYED

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3863	CRA/405/2015	26/08/2016	EMRALD CO OPERATIVE HOUSING SOCIETY LTD,	MR MILAN N PATEL,MR JIGAR M PATEL	MANGUBEN THAKOR THE DAUGHTER OF ATAJI CHATURJI THAKOR,SHURSANGJI AATAJI THAKOR FOR SELF AND KARTA OF HUF OF AATAJI THAKOR,BOTHAJI SHURSANGJI THAKOR,VAGHAJI SHURSANGJI THAKOR,RAMESH SHURSANGJI THAKOR,RAM SURSANGJI THAKOR,LEGAL HEIRS OF DECEASED SHANAJI AATAJI THAKOR,PUNJBEN THAKOR WD/O SHANAJI AATAJI THAKOR,BADARJI SHANAJI THAKOR,SAVITABEN SHANAJI THAKOR,BEBIBEN SHANAJI THAKOR,LEGAL HEIRS OF DECEASED VARSANGHJI THAKOR,BABUJI VARSANGHJI THAKOR,AMRUTJI VARSANGHJI THAKOR,JAMIBEN VARSANGHJI THAKOR	,NOTICE UNSERVED,MR VIMAL A PUROHIT
3864	CRA/406/2015	26/08/2016	EMRALD CO OPERATIVE HOUSING SOCIETY LTD,	MR MILAN N PATEL,MR JIGAR M PATEL	MANGUBEN THAKOR THE DAUGHTER OF ATAJI CHATURJI THAKOR AND WIFE OF CHANDUJI CHAKUJI,SHURSANGJI AATAJI THAKOR FOR SELF AND KARTA OF HUF,BOTHAJI SHURSANGJI THAKOR,VAGHAJI SHURSANGJI THAKOR,RAMESH SHURSANGJI THAKOR,RAM SURSANGJI THAKOR,LEGAL HEIRS OF SHANAJI AATAJI THAKOR - DECEASED,PUNJBEN THAKOR WD / O SHANAJI AATAJI THAKOR,BADARJI SHANAJI THAKOR,SAVITABEN SHANAJI THAKOR,BEBIBEN SHANAJI THAKOR,LEGAL HEIRS OF DECEASED VARSANGHJI THAKOR,BABUJI VARSANGHJI THAKOR,AMRUTJI VARSANGHJI THAKOR,JAMIBEN VARSANGHJI THAKOR	,NOTICE UNSERVED,MR VIMAL A PUROHIT
3865	CRA/407/2015	01/05/2017	PATEL MAFATLAL CHATURBHAI,PATEL CHETANBHAI MAFATLAL	MR VISHAL B MEHTA	PATEL JAYANTIBHAI CHHAGANBHAI,PATEL RAMANBHAI CHHAGANBHAI,PATEL DINESHBBHAI PARSOTTAMABHAI SHIVABHAI	MR KAMLESH S KOTAI
3866	CRA/409/2015	29/01/2018	MANOJBHAI BHUPENDRABHAI PATEL,RANCHODBHAI NATHABHAI PATEL	DR.ABHISST K THAKER	SAVITABEN DAHYABHAI,RAMESHBHAI DAHYABHAI,ARVINDBHAI DAHYABHAI,NAGJIBHAI MANGALBHAI HEIRS NARESHBHAI NAGJIBHAI,GOPESHBHAI KIRITKUMAR BAXI,SIMIT KANUBHAI PARIKH,KETAN RANCHODBHAI PATEL,LAXMIBEN BUDHABHAI,HARMANBHAI BUDHABHAI,PUNAMBHAI BUDHABHAI,MT.BUDHABHAI MANGALBHAI HEIRS OF HANSABEN BUDHABHAI,PARVATIBEN RAVJIBHAI,JAYANTIBHAI RAVJIBHAI,DAKSHABEN RAVJIBHAI,TARAK GUNVANTBHAI THAKKAR,PARAM TARAK THAKKAR,NILESH RATANLAL SHETH,MANISH PRAFULBHAI DESAI,PRASHANT CHANDUBHAI PATEL	NOTICE SERVED BY DS,MR YN RAVANI,MR PREMAL R JOSHI,HARSHANG H PATEL
3867	CRA/410/2015	24/11/2015	KALIDAS AMBALAL PATEL,	MR VIRAL V DAVE	RUPABEN BHAGVANJI THAKOR WIFE OF BHAGVANJI SOMAJI THAKOR,VANABHAI CHOTHABHAI BHARVAD,MAHESHBHAI VANABHAI BHARVAD,VIJAYBHAI VANABHAI BHARVAD,LABHUBEN VANABHAI BHARVAD,LAXMIBEN VANABHAI BHARVAD	

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3868	CRA/411/2015	03/11/2017	RANA RAJENDRASINH VIJAYSINH,	BHOOMI M THAKORE,MR. HARSH K THAKAR	SARLABEN SANKARLAL JAGTAP,MINAXIBEN SANKARLAL JAGTAP,PRATIMABEN SANKARLAL JAGTAP,JAYSHREEBEN SANKARLAL JAGTAP,SAMITABEN SANKARLAL JAGTAP,JAYRAJBHIA SANKARLAL JAGTAP,NILESH SANKARLAL JAGTAP	MR KASHYAP R JOSHI
3869	CRA/412/2015	19/07/2017	BHALCHANDRA HIRALAL VYAS,	MR ANAND B GOGIA,MS KAJAL L KALWANI,MS MUSKAN A GOGIA	MANIBEN ANANDJIBHAI SAMPAT,DWARKADHISH ROLLER FLOUR AND OIL MILLS,NAVINCHANDRA MOHANLAL PATEL,DWARKADHISH DEVELOPERS,SHARADCHANDRA CHOTALAL KOTHARI(DELETED),HIREN SHARADCHANDRA KOTHARI(DELETED)	DELETED,MR MEHUL S SHAH,MR. JAY M THAKKAR
3870	CRA/414/2015	06/11/2015	LAXMIBEN RAMESHWAR MALI,	MR KIRTIDEV R DAVE	EKTAKUMAR MAHESHBHAI JAYSWAL,SHARDABEN KALIDAS MALI	
3871	CRA/415/2015	03/08/2016	SHAKUNTALABEN D/O MANIBHAI PATEL,GHANSHYAMBHAI MANIBHAI PATEL,SURESHBHAI MANIBHAI PATEL,CHANDRAKANTBHAI MANIBHAI PATEL	MR BHAVESH D HAJARE	HAMANBHAI KALIDAS PATEL,GRAM PANCHAYAT	NOTICE SERVED,(MR NIKHIL S KARIEL)
3872	CRA/425/2015	04/05/2016	YUNUSBHAI SAJIBHAI BADI,ISMAILBHAI SAJIBHAI BADI,HUSAINBHIA AHMEDBHAI,MAMADBHAI HAJIBHAI BADI	MR VIJAY H NANGESH	THE DEPUTY COLLECTOR,MAMLADAR,GULAMAHMED HABIBBHAI MAHAKIYA,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR.BHASH H MANKAD
3873	CRA/426/2015	07/09/2017	PALLAVI YOGESH YADAV,	MR KALPESH B TRIVEDI,ARUN M PAUL,SHAILENDRA M MEHTA	YOGESH TEJRAM YADAV,	MR RIDDHESH TRIVEDI
3874	CRA/427/2015	16/12/2015	VAGHRI ZENABHAI NATHABHAI,VAGHRI ISHWARBHAI ZENABHAI,VAGHRI JAMNABEN,VAGHRI SHAILESHBHAI ISHWARBHAI,VAGHRI JAGMALBHAI ISHWARBHAI,VAGHRI MINABEN ISHWARBHAI,VAGHRI SITABEN ISHWARBHAI,VAGHRI SAVITABEN ISHWARBHAI,VAGHRI CHETANKUMAR ISHWARBHAI,VAGHRI SAGARBHAI ISHWARBHAI,VAGHRI ARVINDBHAI ZENABHAI,VAGHRI RAMESHBHAI ZENABHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS,MR SIDDHARTH H DAVE
3875	CRA/428/2015	16/12/2015	BHARWAD HATHIBHAI SHAKTABHAI-DECD. THROUGH LEGAL HEIRS,,BHARWAD BHURIBEN HATHIBHAI,BHARWAD BIJALBHAI HATHIBHAI,BHARWAD MATAMBHAI HATHIBHAI,BHARWAD KARSANBHAI HATHIBHAI,BHARWAD DHANIBEN HATHIBHAI,BHARWAD JESANGBHAI HATHIBHAI,BHARWAD DEVIBEN HATHIBHAI,BHARWAD BHAVANBHAI HATHIBHAI-DECD.,BHARWAD VASIBEN BHAVANBHAI,BHARWAD BHAVESHBHAI BHAVANBHAI,BHARWAD BHEMABHAI SHAKTABHAI -DECD.,BHARWAD BHAGABHAI BHEMABHAI -DECD. THROUGH LEGAL HEIRS,,BHARABHAI BHEMABHAI,ARJANBHAI BHEMABHAI,GOVABHAI BHEMABHAI,VASABHAI BHEMABHAI,KANJIBHAI BHEMABHAI,NANJIBHAI BHEMABHAI,SAHDEVBHAI BHEMABHAI,JIVIBEN BHEMABHAI,GANGUBEN BHEMABHAI,LILIBEN BHEMABHAI,KADVIBEN BHAGABHAI,AMRUTBHAI BHAGABHAI,VISHNUBHAI BHAGABHAI,BHARATBHAI BHAGABHAI,PRAVINBHAI BHAGABHAI,GITABEN BHAGABHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS,MR SIDDHARTH H DAVE
3876	CRA/429/2015	16/12/2015	PATEL VIRCHAND MADHABHAI,PATEL NAGARBHAI MADHABHAI,PATEL NANABHAI MADHABHAI-DECD.,PATEL PUSHPABEN NANALAL,PATEL KAMLESH NANALAL,PATEL BHAVNABEN NANALAL,PATEL KAILASH NANALAL,PATEL BHARATKUMAR NANALAL	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3877	CRA/430/2015	16/12/2015	PATEL SHANKARBHAI MADHABHAI-DECD.,PATLE JADIBEN SHANKARBHAI,PATEL DINABEN SHNAKARBHAI,PATEL HETALBEN SHANKARBHAI,PATEL MAHENDRAKUMAR SHANKARBHAI,PATEL MAHULKUMAR SHANKARBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3878	CRA/431/2015	16/12/2015	PATEL JETHABHAI PUNJABHAI-DECD. THROUGH LEGAL HEIRS,,PATEL SHANKARBHAI JETHABHAI,PATEL SHANTABEN JETHABHAI,PATEL HARIBHAI JETHABHAI,PATEL MANJUBEN JETHABHAI,PATEL PUNAMCHANDBHAI JETHABHAI-DECD.,PATEL RAMILABEN PUNAMCHANDBHAI,PATEL PINKESH PUNAMCHNADBHAI,PATEL KINJAL PUNAMCHANDBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3879	CRA/432/2015	16/12/2015	PATEL HIRABHAI NANABHAI -DECD.,PATEL MANUBHAI HIRABHAI,PATEL MANCHHABHAI HIRABHAI,PATEL KANKUBEN HIRABHAI,PATEL RAJIBEN HIRABHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3880	CRA/433/2015	16/12/2015	KAPADIYA SUMITRABEN JAYDEVPRASAD,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3881	CRA/434/2015	16/12/2015	PATEL MANUBHAI HIRABHAI-DECD.,PATEL DILIPBHAI MANUBHAI,PATEL VISHNUBHAI MANUBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3882	CRA/435/2015	16/12/2015	PATEL MOHANBHAI GULABBHAI,PATEL MADHAVLAL GULABBHAI,PATEL KANTILAL GULABBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3883	CRA/436/2015	16/12/2015	VAGHRI SHANKARBHAI HEMJIBHAI-DECD.,VAGHRI PRAHLADBHAI SHANKARBHAI,VAGHRI BABABHAI HEMJIBHAI -DECD.,VAGHRI KANKKUBEN BABABHAI,VAGHRI VINUBHAI BABABHAI,VAGHRI BHARATBHAI BABABHAI,VAGHRI ASHABEN BABABHAI,VAGHRI NAGINBHIA BABABHAI-DECD.,VAGHRI SHARDABEN NAGINBHAI,VAGHRI KALPESHBHAI NAGINBHAI,VAGHRI MANOJBHAI NAGINBHAI,VAGHRI RAMILABEN NAGINBHAI,VAGHRI MANJUBEN NAGINBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3884	CRA/437/2015	16/12/2015	PATEL NANABHAI PARSHOTTAMBHAI-DECD.,MAHENDRAKUMAR NANALAL PATEL,HITENDRABHAI NANALAL PATEL,KANKUBEN NANALAL PATEL,PATEL DWARKADAS PARSHUTTAMBHAI -DECD.,PATEL AMICHANDBHAI DWARKADAS,PATEL SHANTABEN DWARKADAS,PATEL SUSHILABEN DWARKADAS,PATEL VIRCHANDBHAI PARSOTTAMBHAI-DECD.,LAXMIBEN VIRCHANDBHAI,NITABEN VIRCHANDBHAI,KAILASHBEN VIRCHANDBHAI,PATEL LALABHAI VIRCHANDBHAI,PATEL RAMBHAI PARSHOTTAMBHAI-DECD. THROUGH LEGAL HEIRS,,PATEL HIRABEN RAMBHAI,PATEL MANJUBEN RAMBHAI,PATEL RAMILABEN RAMBHAI,PATEL JYOTSNABEN RAMBHAI,PADMABEN RAMBHAI,NIRMALABEN RAMBHAI,GITABEN RAMBHAI,PATLE RAJNIKANTBHAI RAMDASBHAI,PATEL AMTHABHAI KANTIBHAI-DECD.,PATEL MENIBEN AMTHALAL,PATEL KAILASHBEN AMTHALAL,PATEL ALKESH AMTHALAL,PATEL ANANDKUMAR AMTHALAL	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3885	CRA/438/2015	16/12/2015	BHARWAD BHEMABHAI SHAKTABHAI-DECD.,BHARWAD BHAGABHAI BHEMABHAI-DECD.,BHARATBHAI BHEMABHAI,ARJANBEN BHEMABHAI,GOVABHAI BHEMABHAI,VASABHAI BHEMABHAI,KANJIBHAI BHEMABHAI,NANJIBHAI BHEMABHAI,SAHDEVBHAI BHEMABHAI,JIVIBEN BHEMABHAI,GANGUBEN BHEMABHAI,LILIBEN BHEMABHAI,KADVIBEN BHAGABHAI,AMRUTBHAI BHAGABHAI,VISHNUBHAI BHAGABHAI,BHARATBHAI BHAGABHAI,PRAVINBHAI BHAGABHAI,GITABEN BHAGABHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3886	CRA/439/2015	16/12/2015	SIPAHI FATMABIBI ABBASBHAI,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE

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3887	CRA/440/2015	16/12/2015	SIPAHI AMIRBHAI GULMAHOMMAD,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3888	CRA/441/2015	16/12/2015	SIPAI KASAMBHAI UMARBHAI-DECD.,SHEIKH AMINABEN KASAMBHAI,SHEIKH AMMASBHAI KASAMBHAI,SHEIKH SHABIRBHAI KASAMBHAI,SHEIKH AYUMBHAI KASAMBHAI,SHEIKH PIRMAHAMMADBHAI KASAMBHAI,SHEIKH JORABIBI KASAMBHAI,SHEIKH KHERUNBEN KASAMBHAI,SIPAI NANIBEN AHEMADBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3889	CRA/442/2015	16/12/2015	PATEL MANORBHAI VIRCHANDBHAI,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3890	CRA/443/2015	16/12/2015	SIPAHI MEMUDBHAI DADUBHAI -DECD. THROUGH LEGAL HEIRS,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3891	CRA/444/2015	16/12/2015	THAKOR BHIKHAJI KALUJI,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3892	CRA/445/2015	16/12/2015	SIPAHI MAHEBOOBBHAI HASMUKHBHAI,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3893	CRA/446/2015	16/12/2015	SIPAI MAHEMUDBHAI ABDULBHAI,SIPAI IQBALBHAI ABDULBHAI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3894	CRA/447/2015	16/12/2015	PATEL VENABHAI MOHANBHAI,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3895	CRA/448/2015	16/12/2015	RABARI VAGHJIBHAI MAHADEVBHAI,	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	,MR SIDDHARTH H DAVE
3896	CRA/449/2015	16/12/2015	THAKOR BHIKHAJI KALUJI,THAKOR KANTIJI KALUJI,THAKOR CHOTHIBEN KALUIJI-DECD. THROUGH LEGAL HEIRS,THAKOR BHIKHAJI KALUJI,THAKOR KANTIJI KALUJI,THAKOR RUKHIBEN KALUJI,THAKOR VIRUBEN KALUIJI,THAKOR NANIBEN KALUJI,THAKOR DADAMBEN KALUIJI,THAKOR TARABEN KALUJI	MR RAMNANDAN SINGH	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS,MR SIDDHARTH H DAVE
3897	CRA/450/2015	07/01/2016	SHILPABEN KANTIBHAI PATEL,	MR AJAY R MEHTA	BHAVESHKUMAR GOVINDBHAI PATEL,	
3898	CRA/451/2015	22/01/2016	JAGATSINH NATHUSINH JADEJA,		PANKAJ ALIAS SHANKARBHAI DAHYABHAI BHOI,DAHYABHAI POONAMBHAI BHOI	
3899	CRA/452/2015	09/08/2017	NAUSHEERBHAI NADARSHAHBHAI BACHA THROU. POA FAROKHBHAI NAUSHEERBHAI BACHA,	MR NIKUNT K RAVAL	STATE OF GUJARAT,THE DISTRICT COLLECTOR-SURAT,THE ASST. COLLECTOR,THE MAMLATDAR,FRENIBEN SOLIBHAI BACHA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR ADIL R MIRZA
3900	CRA/454/2015	14/07/2016	VIRBALABEN WD/O ANIRUDDHPRASAD JOSHI,RAKESH ANIRUDDHPRASAD JOSHI,DHARMENDRA ANIRUDDHPRASAD JOSHI,JIGNESH ANIRUDDHPRASAD JOSHI	MR CHIRAG B PATEL	KANUBHAI MOTIBHAI TARWADI,GHANSHYAMBHAI MOTIBHAI TARWADI,PADMAVATIBEN MOTILAL TARWADI,DEVILABEN MOTILAL TARWADI	NOTICE SERVED,(MR NIKHIL S KARIEL)
3901	CRA/455/2015	19/04/2016	CHHIBUBHAI DUTIYABHAI PATEL,BALWANTBHAI LALLUBHAI NAYAK	MR ISHAN MIHIR PATEL	BHAGUBHAI SOMABHAI PATEL,MANOJKUMAR RAMSINH DASHODI,KALPANABEN VIRCHHIBHAI DASHODI,DARSHANKUMAR VIRCHHIBHAI DASHODI	
3902	CRA/456/2015	21/07/2017	MAKBUL MUHAMMADHUSSAIN SHAIKH,	MR MA KHARADI	HIDAYATALI MUSTAKALI MAKRANI,JAMILABIBI WD/O GULANABI AMIRBHAI SHIAKH,IQBALHUSSAIN GULANABI SHAIKH,ANVARHUSSEIN GULAMNABI SHIAKH,MUHAMMADHUSSAIN AMIRBHAI SHAIKH-DECD. THROUGH HEIRS,IMRANBIBI MUHAMMADHUSSAIN SHAIKH,NAZNINA MUHAMMADHUSSAIN SHAIKH,IRFANA MUHAMMADHUSSAIN SHAIKH,ROZINA MUHAMMADHUSSAIN SHAIKH,SHAMINA MUHAMMADHUSSAIN SHAIKH	,NOTICE SERVED,MR KP CHAMPANERI

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3903	CRA/458/2015	28/06/2017	GULAM HUSSAIN ABU BAKAR,RAZAQUE ABU BAKAR,FATMABEN ABU BAKAR,RAJIYABEN ABU BAKAR,AMINABEN ABU BAKAR,MAMHAD HUSSAIN ABU BAKAR,HAVABEN ABU BAKAR	MR MM TIRMIZI	DARJI TAPU NANJI - RENT COLLECTOR (OWNER LAND LORD),HEIRS OF HEMANT TAPUBHAI SOLANKI,SMT. DEEPIKABEN JAYSUKHLAL PARMAR (DELETED AS PER ORDER BELOW EX - 8 & 11),SMT. JAYSHREEBEN LALJIBHAI DAVDA (DELETED AS PER ORDER BELOW EX -8 & 11),ROHIT TAPUBHAI SOLANKI,SMT. NINA JAYPRAKASH PARMAR (DELETED AS PER ORDER BELOW EX - 8 & 11),SMT. REKHABEN ASHOKKUMAR DODIYA (DELETED AS PER ORDER BELOW EX - 8 & 11),SMT. RAKSHABEN HARSIBHAI CHUDASAMA (DELETED AS PER ORDER BELOW EX - 8 & 11),SMT. KIRANBEN HEMANTBHAI,JIGAR HEMANTBHAI SOLANKI,SADIK UMAR THROUGH HIS HEIRS,SATTAR SADIK,HAROON SADIK,KASAM SADIK,RAFIQUE SADIK,FARIDA SADIK	,NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),MR NIRAV C SANGHAVI,JAY B TRIVEDI
3904	CRA/460/2015	10/12/2015	MANOJKUMAR CHANDULAL AMIN,	MR GOVIND V PATEL	SOLANKI AMRAJI SAKHAJI,	MS SHACHI G MATHUR
3905	CRA/462/2015	07/12/2015	ASIF ISMAILBHAI RANGWALA(SAGARWALA) HEIR OF PROP. OF SAGAR DEYING AND COMPANY,	MR SUREN M SHAH	CHHIPA HAJIMOHMAD IBRAHIM,	
3906	CRA/463/2015	06/09/2016	VIJAY MUKUNDARAY RAMANUJ,	MRS NISHA M PARIKH	LEGAL HEIRS/ REPRE. OF DECD. KASTURBEN TULSIDAS MASALA,	MR MEHUL S SHAH
3907	CRA/464/2015	20/01/2016	VALJIBHAI CHANDUBHAI BHANUSHALI,BHAGWANDAS NANAKRAM MULCHANDANI	MR NL RAMNANI	REKHABEN SURESHBHAI BALASARA,BHARTIBEN UMEDBHAI JOSHI	
3908	CRA/468/2015	04/01/2016	NEW INDIA ASSURANCE CO. LTD.,	(MR MAULIK J SHELAT)	RASIDABEN NAJMUDDIN,HARESH DINESHBHAI VISANA,MAHENDRABHAI RAMANBHAI PATEL	
3909	CRA/469/2015	15/12/2017	M/S RATTAN POLYCHEM PVT LTD,YASHVEER SINGH DANGAR,DARSHANA DANGAR	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	HAZEL MERCANTILE LIMITED (HML),	(MR PARESH M DARJI),MR. NEHAL N SHAH
3910	CRA/472/2015	04/05/2016	SHAHENAZ SULTANA MOHAMAD ISHAK SAIYED,ZAKIRHUSAIN MOHAMAD ISHAK SAIYED,ISHARAT SULTANA MOHAMAD ISHAK SAIYED,MAHEZBIN MOHAMAD ISHAK SAIYED,MOHAMAD IRFAN MOHAMAD ISHAK SAIYED,MOHAMAD IRSHAD MOHAMAD ISHAK SAIYED	MR KASHYAP R JOSHI	MAKBUL HUSAIN VIJAYSINH RANA,	MR PUSHPADATTA VYAS
3911	CRA/474/2015	15/12/2015	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BIJALBHAI DHUDABHAI SODHA,PUNJABHAI DEVSHIBHAI SODHA,SHANTIBHAI @ NANUBHAI V SOLANKI	
3912	CRA/475/2015	16/12/2015	MUHAMMADSAFI MUSABHAI SHAIKH (BHUTELWALA),	MR MA KHARADI	KULSUMBEN D/O RASULBHAI SAJIBHAI SHAIKH,	
3913	CRA/476/2015	22/12/2015	BALUBHAI MAGANBHAI PATEL,CHANDRAKANT ISHWARBHAI PATEL,HARISHBHAI HARKISHANBHAI RANA,BHUPENDRABHAI KIKABHAI LAPSIWALA,P R JAIN,THAKORBHAI K RATHOD,ARTIBEN BHARATBHAI PATEL,DAXABEN ASHOKBHAI GODIWALA,PINAKIN K PAREKH	MR MEHUL S SHAH	ISHWARBHAI PARBHUBHAI BEJANWALA,SURAT MAHANAGARPALIKA	,MR AMIT V THAKKAR
3914	CRA/477/2015	17/12/2015	RONAK PROCESSOR'S PROPRIETOR,		JYOTI TEXTILE MILLS PVT LTD,	

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3915	CRA/478/2015	07/01/2016	UMARDARAJBHAI SHARFUDDIN KANSARA,	Z L KHAN	AMINA WD/O IBRAHIM SHAHMOHAMMAD NOOR-DECD.,YASIN IBRAHIM NOOR,YUSUF IBRAHIM NOOR,NOOR MOHAMMAD IBRAHIM NOOR,SAIDU YAKUB BHADUCHI,RABIA GULAMNABI,NOOSARATBIBI A ZABBAR LUHAR D/O SARKIDDIN SADRUDDIN,ABDULZABBAR ABDULSATTAR KHAN,ABDULRAUF ABDULZABBAR KHAN,MOHAMMAD NAEEM ABDULZABBAR KHAN,IBRAHIM ABDULZABBAR KHAN,SAMIMBANU W/O MOHAMMAD RAFIK LUHAR	,SAQUIB S ANSARI
3916	CRA/479/2015	21/03/2017	SULOCHANABEN GIRISHCHANDRA PANDIT. KARTA OF THE PROPERTY OF GIRISHCHANDRA PRAHLADBHAI,	MR ASHISH H SHAH	DHARMENDRABHAI GULABDAS CHAMPANERI (SONI),JITUBHAI BHIKHABHAI SONI	NOTICE SERVED
3917	CRA/480/2015	28/06/2018	JOHNBHAI GIDHIYONBHAI CHRISTIAN,RAJESHBHAI JOHNBHIA CHRISTIAN	MR. SUHAIL Z SAIYED	WILSONBHAI SOMCHANDBHAI THAKORE,YONATHAN PHILIPBHAI CHRISTIAN - LEGAL HEIR OF DECEASED	MS M O NARSINGHANI
3918	CRA/482/2015	03/08/2017	GHANSHYAMBHAI AND BROTHERS,	MR AMAR N BHATT	STATE OF GUJARAT [DELETED AS PER COURTS ORDER DTD 21.12.15],EXECUTIVE ENGINEER,JAMNAGAR DISTRICT PANCHAYAT	NOTICE SERVED,DELETED,MS KHYATI P HATHI
3919	CRA/484/2015	08/08/2017	KHUMANSANGBHAI DAHYABHAI RATHOD,	MR KIRTIDEV R DAVE,ROHANKUMAR H RAVAL	STATE OF GUJARAT,MAMLATDAR,ASSISTANT COLLECTOR,DHIRUBHAI DAHYABHAI RATHOD,HATHISANGHBHAI KANJIBHAI CHAUHAN,BHAVSANGBHAI DAHYABHAI RATHOD,MANSANGBHAI GAJUBHAI RATHOD,MANUBHAI GAJUBHAI RATHOD,PARMAR BHIKHUBHAI TAKHUBHAI,PARMAR DAHYABHAI RUPSANGBHAI	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR DIPEN K DAVE,MR LAXMANSINH M ZALA,SWETA A DAVE
3920	CRA/485/2015	22/08/2016	NIRALI SHAIL PATEL,SHAIL YOGESHCHANDRA PATEL	MR SP MAJMUDAR	M/S ELLORAPARK HOSPITALS PVT LTD,	MR DHARMENDRA PARIKH
3921	CRA/486/2015	05/10/2017	RAMSHABAD UMASHANKER (GAYWALA BHAIYAJEE) DIED DURING PENDECNY,VIDYA WIFE OF RAMSHABAD SINGH,VIJAYKUMAR RAMSHABAD SINGH,SANJAYKUMAR RAMSHABAD SINGH,BABITA RAMSHABAD SINH WIFE AKHILESHKUMAR SINGH	MR PRATIK Y JASANI,A R KADRI	HASINABIBI ABDUL HAMID (DIED DURING PENDENCY),ZUBEDA ABDUL VAHAB,TRIVENI RAM ADHAR	NOTICE NOT RECD BACK,NOTICE SERVED,MR DHAVAL D VYAS
3922	CRA/488/2015	01/04/2016	ALIHUSAIN R MOMIN,VAJIRBHAI V MUKHI,GULAM ABBAS A PALASRA	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA	CHAIRMAN - GUJARAT STATE WAQF BOARD,HAIDARALI MOHAMMAD SUNSARA,JAMILBHAI NURBHAI SUNSARA,AZAZALI GULAMABBAS GANI,AALAMDAR HUSSAINN AKBARALI ADHARIYA,MAHEDIHUSAIN AKBARALI VKALIYA	NOTICE SERVED BY DS,MR MEHUL H RATHOD,MR MANISH S SHAH,ABHIMANYU RATHOD
3923	CRA/3/2016	04/01/2016	RAMESHCHANDRA GANPATRAO JAGDHANE- -HEIRS AND LEGAL,SANJEEVNI D/O GANPATRAO JAGDHANE - HEIRS AND LEGAL	MR RAJESH K SAVJANI	KANCHANMALA GIRISHCHANDRA JAGDHANE,	
3924	CRA/6/2016	30/03/2017	ST. MERRY SCHOOL (ENGLISH MEDIUM SCHOOL),	MR AS ASTHAVADI	RATILAL KANJIBHAI HOTHI,TALUKA EDUCATION OFFICER,DISTRICT EDUCATION OFFICER,VADODARA MUNICIPAL CORPORATION	NOTICE SERVED,MR ASHISH M DAGLI,MR. ALKESH N SHAH
3925	CRA/8/2016	27/11/2017	MOHAMMEDSIDDIQ ABDUL SATTAR - HEIRS OF DECD. ABDULSATTAR ABDULLABHAI,RAZIYABIBI DAUGHTER IN LAW OF BABUBHAI HEIRS OF DECD. ABDULSATTAR ABDULLABHAI,IMTIYAZ BABUBHAI - HEIRS OF DECD. ABDULSATTAR ABDULLABHAI,IQBAL BABUBHAI- HEIRS OF DECD. ABDULSATTAR ABDULLABHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	RUKKAIYABIBI ABDULGANI,	MR KV SHELAT

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3926	CRA/9/2016	28/01/2016	BAI AMINA WD/O HAJI ABDULLA AHMED MUSA MAJPARA,MOHAMMED HAJI ABDULLA AHMED MUSA MAJPARA,IQBAL HAJI ABDULLA AHMED MUSA MAJPARA,MEHMUDA D/O HAJI ABDULLA,HANIFA D/O HAJI ABDULLA	MR KUNJAL D PANDYA	HASAN HAJI ABDULLA AHMED MUSA MAJPARA,ISMAIL HAJI ABDULLA AHMED MUSA MAJPARA,HUSSAIN HAJI ABDULLA AHMED MUSA MAJPARA,YUNUS HAJI ABDULLA AHMED MUSA MAJPARA	
3927	CRA/11/2016	26/02/2016	JAKSHIBHAI SAJANBHAI BHARWAD,KUNWARBEN SAJANBHIA BHARWAD,PARMIBEN SAJANBHAI BHARWAD,DHULIBEN WD/O LAKSHMANBHAI SAJANBHAI BHARWAD,HARESHBHAI LAKSHMANBHAI BHARWAD,DASHRATHBHAI LAXMANBHIA BHARWAD,BHARTIBEN LAKSHMANBHIA BHARWAD,SURESHKUMAR LAKSHMANBHAI BHARWAD,RAJESHKUMAR LAKSHMANBHAI BHARWAD,MONGHIBEN D/O SAJANBHAI KHODABHAI,VANIBEN D/O SAJANBHIA KHODABHAI DECEASED,JESANGBHAI BHULABHAI BHARAWAD,HARIBHAI BHULABHIA BHARWAD,RAMESHBHAI BHULABHAI BHARAWAD,DASHRATBHAI BHULABHAI BHARAWAD,BHARATBHAI JAKSHIBHAI BHARAWAD,MAHENDRABHAI JAKSHIBHAI BHARAWAD,DILIPBHAI JAKSHIBHAI BHARAWAD,LILABEN D/O JAKSHIBHAI SAJANBHAI,GITABEN D/O JAKSHIBHAI SAJANBHAI,JYOTSANABEN D/O JAKSHIBHAI SAJANBHAI	MR CP CHAMPANERI	RAJENDRA NATWARLAL PATEL,KAMLESHBHAI AMBALALBHAI CONTRACTOR,JAYASHREEBEN KAMLESHBHAI CONTRACTOR,LALANBHAI KAMALESHBAI CONTRACTOR,LAKSHMIBEN KAMLESHBAI CONTRACTOR,BHARATBHAI GIRDHARLAL PANDYA	
3928	CRA/13/2016	09/08/2017	RAMESHBHAI SOMABHAI PATEL,BABLIBEN SOMABHAI PATEL,DHANUBEN KISHORBHAI PATEL,CHETANBHAI KISHORBHAI PATEL,RITABEN KISHORBHAI PATEL,THAKORBHAI SOMABHAI	MR SP MAJMUDAR,MR. HJ KARATHIYA	DEPUTY COLLECTOR, VALSAD.,MAMLATDAR-VALSAD,RAMANBHAI RANCHODBHAI PATEL,BHAGUBHAI RANCHODBHAI PATEL,ALKESHBHAI KISHORBHAI PATEL(DELETED)	GOVERNMENT PLEADER,DELETED,MS DHARA M SHAH
3929	CRA/14/2016	04/08/2017	MUMAN UMARBHAI ABDULHAK SHELIYA,MUMAN DAUDBHAI ABDULHAK SHELIYA,MUMAN YUSUFBHAI ABDULHAK SHELIYA,MUMAN HARUNBHAI ABDULHAK SHELIYA,MUMAN ABDULHAK SULEMAN SHELIYA,MUMAN HANIFABANU ABDULHAKK SHELIYA	,MR JIGAR G GADHAVI	MAMLATDAR,DEPUTY COLLECTOR,PATEL LAKSHMICHAND RAYCHAND,PATEL RATILAL CHATURBHAI,PATEL HARIBHAI BECHARBHAI,PATEL SHANTABEN PARSOTTAMBHAI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HIMANSU M PADHYA
3930	CRA/15/2016	05/06/2017	GALANI VEDAMAL VATUMAL SINDHI , GULAHUSEN SULEMAN ALIAS SULTANBHIA,BANUBIBI - WD/O GULAMHUSEIN SULEMAN,JAKIRHUSEN GULAMHUSEN,NASIRHUSEN GULAMHUSEN,AKHTARHUSEN GULAMHUSEN,JAVIDHUSEN GULAMHUSEN,MOHAMADHUSEN GULAMHUSEN	MR MEHUL S SHAH	LILAVATIBEN BHAGCHAND DAYALANI DECEASED THRO HEIRS,OMPRAKASH BHAGCHAND DAYALANI DECEASED,GOVINDBHAI BHAGACHAND DAYALANI,KAUSHALYABEN BHAGCHAND DAYALANI,VARSHABEN OMPRAKASH DAYALANI,GOPAL OMPRAKASH DAYALANI,HEMLATTA OMPRAKASH DAYALANI,GOVIND OMPRAKASH DAYALANI,VASANT OMPRAKASH DAYALANI	,NOTICE SERVED,MR HITESH V PATEL
3931	CRA/20/2016	20/12/2016	KIRITBHAI GOKULBHAI PARIKH,	MR NILESH A PANDYA	BHUPENDRA UMEDHBIA AMIN-DECD.,JYOTSANABEN BHUPENDRABHAI AMIN,PRANIT BHUPENDRABHAI AMIN	,RAVINDRA V HOTA
3932	CRA/21/2016	13/03/2018	KHOJA ISMAILI JAMAT,FIDA HUSEIN MAMAD BHANJI (MUKHI),AZIM AMIR ALI HANSRAJ (KAMADIYA)	MR MEHUL SHARAD SHAH	KHOJA SHIYA ISHNA MISARI JAMAT,MRUTZA HASANALI KHOJA,GUJARAT STATE WAKF BOARD,WAQF TRIBUNAL,PRATIKSHABEN CHANDULAL TRIVEDI	LAW OFFICER BRANCH,MR BY MANKAD,MS TRUSHA K PATEL,MR VIMAL A PUROHIT,MR MANISH S SHAH
3933	CRA/22/2016	13/03/2018	SULEMAN KARA KAKAL,	MR MEHUL SHARAD SHAH	KHOJA SHIYA ISHNA MISARI JAMAT,MRUTZA HASANALI KHOJA,GUJARAT STATE WAKF BOARD,WAQF TRIBUNAL,PRATIKSHABEN CHANDULAL TRIVEDI	LAW OFFICER BRANCH,MR BY MANKAD,MS TRUSHA K PATEL,MR VIMAL A PUROHIT,MR MANISH S SHAH

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3934	CRA/23/2016	10/02/2016	ANJUMANE SHAHIDAYE MUSTUFA EDUCATUION & MEDICAL RELIEF TRUST,SHAIKH RASHID SHAIKH NADIR,SHAIKH GULAM GOS ABDUL RASHID,SHAIKH NASIR ABDUL RASHID,SHAIKH MUKTIYAR ABDUL RASHID,SHAIKH GULAM FARID ABDUL RASHID	MR ASHISH M DAGLI	MOHAMEDKHAN WAHABKHAN PATHAN,CHIEF EXECUTIVE OFFICER,SURAT MAHANAGARPALIKA,COMMISSIONER,DEPUTY SECRETARY,CHIEF EXECUTIVE OFFICER,DEPUTY COMMISSIONER(P&D)	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SA DESAI,MR DHAVAL G NANAVATI,MAHAVIR M GADHVI
3935	CRA/25/2016	29/01/2016	DANISH ALIM SHAIKH,,MAKBUL VALIULLA SHAIKH	MR RUSHABH R SHAH	MOHMMEDVAKIL MOHMMDECHHEDI CHAUDHRY,	
3936	CRA/26/2016	29/01/2016	DANISH ALIM SHAIKH,MAKBUL VALIULLA SHAIKH	MR RUSHABH R SHAH	MOHMMEDVAKIL MOHMMEDCHHEDI CHAUDHARY,	
3937	CRA/27/2016	28/09/2018	PARTH NARANBHAI RATHOD,	MR JM BAROT,MR HARESH H PATEL	KRUTI PARTH RATHOD,	MR NIRAV C SANGHAVI,MR MIHIR VAKHARIYA
3938	CRA/29/2016	04/07/2016	SHAILESH NATAVARLAL VASCHHANI,	MR GIRISH M DAS	MANAGING DIRECTOR - HDFC BANK LTD,REGIONAL HEAD OF THE DEPARTMENT,,DEPUTY VICE PRESIDENT,CONSULTANT HEAD - PINAL SHAH,MANDEEP MAITRA,BRANCH MANAGER	NOTICE SERVED,MR JIGAR M PATEL
3939	CRA/33/2016	04/07/2016	HUSSAINBHAI YAKUBBHAI MARU (MIR),	MR KL DAVE	FATMABEN YUSUFBHAI KARAL,	

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3940	CRA/34/2016	04/02/2016	SIKANDARMIYA RASULMIYA HAJI,AMINABIBI WIDOW OF AMINMIYA RASULMIYA HAJI,SIRAJMIYA AMINMIYA KURESHI,ISUBMIYA AMINMIYA KURESHI	(MR NIKHIL S KARIEL)	AALAMMIYA DOSUMIYA KURESHI (DECEASED),REMUMIYA SARDARMIYA KURESHI DECEASED THROU. HIS HEIRS,JAKUMIYA SARDARMIYA KURESHI DECEASED THROU. HIS HEIRS,JIVAMIYA SARDARMIYA KURESHI DECEASED THROU. HIS HEIRS,LADOBIBI SARDARMIYA UMARAVMIYA KURESHI DECEASED THROU. HER HEIRS,SHAKINABIBI SARDARMIYA UMARAVMIYA KURESHI DECEASED THROU. HER HEIRS,HASINABIBI SARDARMIYA UMRAVMIYA KURESHI DECEASED THROU. HER HEIRS,MAHUMMADMIYA AMIRMIYA KURESHI DECEASED THROU. HIS HEIRS,ALLAUDDIN REMUMIYA KURESHI DECEASED THROU. HIS HEIRS,BADRANBIBI REMUMIYA KURESHI DECEASED THROU. HER HEIRS,NURZABIBI MAHUMMADMIYA AMIRMIYA KURESHI DECEASED THROU. HER HEIRS,SABARMIYA MAHUMMADMIYA AMIRMIYA KURESHI DECEASED THROU. HIS HEIRS,FAKRUMIYA BAPUMIYA KAZI DECEASED THROU. HIS HEIRS,MANUMIYA HASUMIYA KURESHI,BISMILLAMIYA REMUMIYA KURESHI,BASHIRANBIBI REMUMIYA KURESHI,AMINABIBI REMUMIYA KURESHI,AABEDABIBI REMUMIYA KURESHI,SAMSUMIYA REMUMIYA KURESHI,KAUSHARBIBI @ AAHJANBIBI REMUMIYA KURESHI,SUGRABIBI JAKUMIYA KURESHI,SHARFUMIYA JAKUMIYA KURESHI,SAUKATMIYA JAKUMIYA KURESHI,SIKANDARMIYA JAKUMIYA KURESHI,MAHERAJBIBI JAKUMIYA KURESHI,MAHEBOOBMIYA JAKUMIYA KURESHI,JINNATBIBI JIVAMIYA KURESHI,RASIDABIBI JIVAMIYA KURESHI,MUMTAZBIBI JIVAMIYA KURESHI,AAIYUBMIYA JIVAMIYA KURESHI,NAZERABIBI JIVAMIYA KURESHI,JAITUNBIBI BAPUMIYA KAZI,MAHUMMADKHA HASAMKHA PATHAN,JAITUNBIBI HASAMKHA PATHAN,RASIDKHAN HASAMKHA PATHAN,KHATUNBIBI HASAMKHA PATHAN,ANWARKHA NAZARKHA PATHAN,USMANKHA NAZARKHA PATHAN,BANUBIBI NAZARKHA PATHAN,RASULKHA NAZARKHA PATHAN,AHEMADMIYA MAHUMMADMIYA KURESHI,RASULMIYA MAHUMMADMIYA KURESHI,ASHRAFMIYA MAHUMMADMIYA KURESHI,MUMTAZBIBI ALLAUDDIN KURESHI,SHABANABANU ALLAUDDIN KURESHI,AKILMIYA ALLAUDDIN KURESHI,SAJEDABIBI ALLAUDDIN KURESHI,IMRANKHAN FARJULLAKHAN PATHAN,AFSANABANU FARJULLAKHAN PATHAN,IRFANKHAN FARJULLAKHAN PATHAN,SAYRABIBI NURUDDIN SHAIKH,MADINABIBI SABARMIYA KURESHI,SAKIRMIYA SABARMIYA KURESHI,AARIFMIYA SABARMIYA KURESHI,BASHIRANBIBI FAKRUMIYA KAZI,ASLAMMIYA FAKRUMIYA KAZI,JAYEDABIBI FAKRUMIYA KAZI		

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3941	CRA/37/2016	04/04/2017	MOHAMMAD ALI ABDUL RASHID QURESHI,	MR EJAZ M QURESHI	ALLARAKHA MOHAMMEDBHAI QURESHI,HAMIDBHAI DAAUDBHAI SHAIKH,IMRAN ALLARAKHA QURESHI,SARFARAZ SHARFUDDIN QURESHI,GUJARAT STATE WAKF BOARD,ALLARAKHA AHMEDBHAI QURESHI	NOTICE SERVED,SAQUIB S ANSARI,MAHAVIR M GADHVI
3942	CRA/39/2016	19/04/2017	BHAVNABEN P BRAMBHATT,	MR PINAKIN M RAVAL	NITINBHAI LALLUBHAI PATEL,	MR KV SHELAT
3943	CRA/40/2016	28/11/2016	JAYANTIBHAI NARSINHBHAI PATEL,SUDHABEN JAYANTIBHAI PATEL,ANUJ JAYANTIBHAI PATEL,HIMANSHU JAYANTIBHAI PATEL,AMITABEN JAYAANTIBHAI PATEL,RAMESHBHAI NARSHINHBHAI PATEL	(MRS VD NANAVATI)	BHARATBHAI BABUBHAI PATEL,	MR VIRENDRA BAHETI
3944	CRA/43/2016	21/06/2016	CISCO SYSTEMS CAPITAL INDIA PVT LTD,	MR TARAK DAMANI	GTPL HATHWAY PVT LTD,CISCO SYSTEMS INDIA PVT LTD,CISCO SYSTEMS INC,INGRAM MCRO INDIA LIMITED SINGAPORE BRANCH,INGRAM IMCRO INC.	DS AFF.NOT FILED (N),MR YATIN SONI,SINGHI & CO
3945	CRA/44/2016	10/08/2016	INVEST BIO-MED PVT LTD,RAVI SHANKAR SHRIVASTAVA	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	RAHULBHAI HARINBHAI SEDANI,	MR. VN. SEVAK
3946	CRA/45/2016	31/08/2017	MAGANBHAI NAAGARBHAI GAMI,	MR ANKIT Y BACHANI	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR - PALANPUR,KANJIBHAI JETHABHAI SHERPURA,HARIBHAI JETHABHAI SHERPURA,KIRTIBHAI RAMJIBHAI SHERPURA,RAIBEN RAMJIBHAI SHERPURA,PINKIBEN RAMJIBHAI SHERPURA,MINABEN RAMJIBHAI SHERPURA,NARSINHBHAI NAAGARBAI SHERPURA,AMUBHAI NAAGARBHAI SHERPURA	GOVERNMENT PLEADER,NOTICE SERVED,MR PM DAVE,VISHAL K ANANDJIWALA
3947	CRA/46/2016	09/03/2016	RAMSINH JAVANSINH RATHOD,	MR SATYAJIT SEN,MS PRERANA A PANDEY	PARMAR CHANDANSINH NAVALSINH,PARMAR MAHIPALSINH GIRDHARSINH,PARMAR UPENDRASINH ARJANSINH,PARMAR KANTABEN RANJITSINH,PARMAR VIRENDRASINH RANJITSINH,PARMAR DASRATHSINH ARJANSINH,LEELABA RUGNATHSINH PARMAR,PARMAR PRADEEPSINH RANJITSINH,MAMLATDAR,TALATI CUM MANTRI	
3948	CRA/47/2016	05/10/2017	RAJENDRAKUMAR KANTHILAL PARMAR,RAGHUVIRSINH KANTILAL PARMAR,MAMTABEN KANTILAL PARMAR,KANTILAL JETHALAL PARMAR	MR SP MAJMUDAR	MANEKLAL BHAVARLAL DALAL,ANUPKUMAR BHAVARLAL DALAL,PATEL NANJIBJHAI JETHABHAI	NOTICE SERVED BY DS,MR YM THAKKAR
3949	CRA/49/2016	13/07/2017	MANIBEN RATILAL RANA - (ABATED AS DIED DURING PENDING THE APPEAL),DHARMISHTHA NATUBHAI RANA,JIGNESH NATUBHAI RANA,VISHAL NATUBHAI RANA,BHOLA NATHUBHAI RANA	MR MEHUL S SHAH	MRUDULABEN HANSRAJ THAKKAR,	MR SP MAJMUDAR,MR. HJ KARATHIYA
3950	CRA/50/2016	13/07/2017	MANIBEN RATILAL RANA,DHARMISHTHA NATUBHAI RANA,JIGNESH NATUBHAI RANA,VISHAL NATUBHAI RANA,BHOLA NATUBHAI RANA	MR MEHUL S SHAH	MRUDULABEN HANSRAJ THAKKAR,	MR SP MAJMUDAR,MR. HJ KARATHIYA
3951	CRA/51/2016	23/02/2016	SHANKARBHAI CHHATURBHAI PATEL,	MR SHAILESH C SHARMA	INDRAVADANBHAI PRAHLADBHAI PANDYA,	
3952	CRA/53/2016	10/01/2018	SUMANBHAI BHANGIYABHAI NAIKA,RAMILABEN BACHUBHAI NAIKA,MAHESH BACHUBHAI NAIKA,SUNIL BACHUBHAI NAIKA,RAMESH BACHUBHAI NAIKA,MENABEN BHAGIYABHAI NAIKA,LALIBEN BHANGIYABHAI NAIKA,CHHANIBEN NAGINBHAI NAIKA,GEETABEN NAGINBHAI NAIKA,ANANDBHAI NAGINBHAI NAIKA	MR SP MAJMUDAR,SHASHVATA U SHUKLA	VALSAD PARSI ANJUMAN TRUST FUNDS THRO MANAGING,	MS TEJAL A VASHI

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3953	CRA/54/2016	09/08/2017	DILIPBHAI DHIRUBHAI PATEL (DECEASED, THROUGH HIS LEGAL HEIRS),BHAVNABEN WD/O DILIPBHAI PATEL,BHAVIK S/O DILIPBHAI PATEL,BHAVESHRI D/O DILIPBHAI PATEL	,MR ADIL R MIRZA	RAJESHBHAI KIKUBHAI PATEL,MAMLATDAR , VALSAD,ASSISTANT COLLECTO, VALSAD	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR BM MANGUKIYA,MS BELA A PRAJAPATI
3954	CRA/57/2016	16/03/2016	FULAJI HIRAJI DECEASED THRO HEIRS SHANTBEN D/O FULAJI,DIPAKBHAI BALDEVBHAI VAGHELA,VIKRAM BALDEVBHAI VAGHELA,MAHESHBHAI BALDEVBHAI VAGHELA,MITABED D/O BALDEVBHAI VAGHELA,SANTOKBEN FULAJI,LAXMIBEN D/O FULAJI AND WIFE OF GANDAJI SINCE DECEASED THRO HEIRS- KALIDAS	(MR BIPIN I MEHTA),MR VICKY B MEHTA	KALIDAS MANGALDAS VAGHELA,PUJAJI FULAJI THAKOR,VAJAJI FULAJI THAKOR,RAMSAMGJI FULAJI THAKOR,RAMESHJI FULAJI THAKOR DECEASED THRO HEIRS,KANTABEN RAMESHJI,RAJU RAMESHJI,ATUL RAMESHJI (MINOR) THRO MOTHER AND NATURAL GUARDIAN KANTABEN RAMESHJI,ASHA RAMESHJI (MINOR) THRO MOTHER AND NATURAL GUARDIAN KANTABEN RAMESHJI	,MR KV SHELAT
3955	CRA/61/2016	02/03/2016	JESINGBHAI SHAMJIBHAI PANNA,RAJESH JESINGBHAI	MR D M AHUJA	VINODBHAI MANJIBHAI RANVA,MANJULA VINODBHAI RANVA	MR SHAKEEL A QURESHI
3956	CRA/63/2016	13/10/2016	VINODRAI PANCHOLI-DECD. THROUGH LEGAL HEIRS,JAYSHREEBEN VINODRAI PANCHOLI,DEEPAKKUMAR VINODRAI PANCHOLI,NEETABEN VINODRAI PANCHOLI,GHANSHYAMBHIA PRANLAL PANCHLI,PRAPTI DEVELOPERS THROUGH PARTNERSP,RANA RAGHUVIRSINH BHAVANSINH,ZALA SAHDEEVSINH BATUKSINH,PATADIYA RAJESHKUMAR KANTILAL,PATADIYA PRATIK RAJESHKUMAR,PATADIYADHWANJI RAJESHKUMAR	MS AMRITA AJMERA	SHRIRAM TALIKIES UNDER CONTROL OF KRUSHNABHAVAN THEARE THROUGH PARTNERS,RATILAL CHUNILAL SHAH-DECD.,SUSHILABEN RATILAL SHAH,UPENDRA RATILAL SHAH,KANTILAL MADHAVLAL SHAH-DECD.,BIRENKANTILAL SHAH,DHIRENKANTILAL SHAH,HEIRS AND LEGAL REPRE. OF DECD. PRAVINBHAI KESHAVLAL AJMERA,RAJUBHAI PRAVINBHAI AJMERA,DHIRENBHAI PRAVINBHAI AJMERA,JAYANTKESHAVLAL AJMERA,RENUKABEN MADHUBHAI SHAH-DECD. THROUGH LEGAL HEIRS,,MADHUBHAI JAMNADAS SHAH,JIGNESH MADHUBHAI SHAH,DARSHANBHAI MADHUBHAI SHAH,LINABEN MADHUBHAI SHAH,PINKIBEN MADHUBHAI SHAH W/O NILAYBHAI METHA	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
3957	CRA/64/2016	28/09/2016	ASLAM MAJIDBHAI KHANUSIYA,	PARAS K SUKHWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
3958	CRA/65/2016	13/08/2019	GANGANI BROTHERS THRO PARTNER TINUBHAI GULABRAI,	MR NM KAPADIA	SARABHAI ISUFALI GANDHI,	MR RAJESH K SAVJANI
3959	CRA/66/2016	18/03/2016	RAJENDRASINH NATVARSINH PARMAR,	MS TEJAL A VASHI	SHREEMAND RAJCHANDRA ADHYATMIK,MAHARANI DIVYADEVI ALIAS DIVYADEVI PREMSINGH VERMA,DHARMESH MOHANLAL DAKE,JAYDEEP THAKORBHAI DESAI,MIHIR AJITKUMAR SHROFF	,MR ADITYA B MEHTA,MR ANUJ K TRIVEDI,UNIVERSAL LEGAL
3960	CRA/68/2016	30/03/2016	AVANTIKABEN DOLATRAI DESAI,NANIBEN BHASKERBHAI DESAI,PRATIKBHAI BHASKARBHAI DESAI,JIGNABEN DAUGHTER OF BHASKERBHAI VASANJI	(MR PRANAV S DAVE),MR SHIVANG M SHAH	RAMESHBHAI LALLUBHAI PATEL,ASHOKBHAI ISWARBHAI NAIK,HINABEN DAUGHTER OF DHIRAJLAL DALPATRAI JOSHI	NOTICE SERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
3961	CRA/69/2016	21/06/2016	INGRAM MICRO INC.,	(MRS MAUNA M BHATT)	GTPL HATHWAY PVT LTD,CISCO SYSTEMS INDIA PVT LTD,CISCO SYSTEMS CAPITAL INDIA PVT LTD,CISCO SYSTEMS INC.,INGRAM MICRO INDIA LTD	,MR YATIN SONI

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3962	CRA/70/2016	09/07/2018	SANTRAM KHANCHAND VERMA,TARUNBHAI SANTRAMBHAI VERMA,GAURAVBHAI SANTRAMBHAI VERMA,MRUNALBHAI SANTRAMBHAI VERMA	MS TRUSHA K PATEL	KASHIBEN W/O CHANDUJI BHAJAJI,PRAVINSINH CHANDUJI,BIPINBHAI CHANDUJI,ASHOKBHAI CHANDUJI,ULLASBEN CHANDUJI,VISHNUBEN CHANDUJI,JUJARSINH BALDEVSINH VAGHELA,VISHNUPRASAD AMBALAL,HEIRS OF RASHMIKANT DHIRAJLAL PATEL,PANNABEN W/O RASHMIKANT DHIRAJLAL,MUNISH RASHMIKANT,KIRITBHAI RAMBHAI PATEL,NIRUBEN KIRITBHAI PATEL,DIPAN KIRITBHAI PATEL,PRADIPBHAI RAMABHAI PATEL	RULE NOT RECD BACK,RULE SERVED,MR JV VAGHELA
3963	CRA/71/2016	04/10/2017	IKSULA SERVICES PRIVATE LIMITED,	M/S WADIAGHANDY AND CO	INFIBEAM INCORPORATION LIMITED,	MR KV SHELAT
3964	CRA/72/2016	06/11/2017	ISHWARBHAI THAKORBAHI PATEL,	MR RAXIT J DHOLAKIA	SUBHASCHANDRA NATHUBHAI OZA,	MR MB RANA
3965	CRA/73/2016	29/03/2016	M/S AIRWAVE INTERNATIONAL PVT LTD.,,	MR D M AHUJA	SHYAMJEE PREPAID SERVICES,	THAKKAR AND PAHWA ADVOCATES
3966	CRA/74/2016	15/09/2016	RAULMIYA HUSAINMIYA PIRZADA,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	HAMIMUDIN AHMEDMIYA PIRZADA,CHAIRMAN - GUJARAT STATE WAKF BOARD,ABZALKHAN HABIBKHAN PATHAN,SUJITMIYA YUSUFBHAI MIRZA,JIYAUDDIN AHMEDMIYA PIRZADA	,NOTICE SERVED,MR AFTABHUSEN ANSARI,RIZWAN SHAIKH
3967	CRA/75/2016	15/09/2016	NAIMUDDIN F PIRZADA,PIRZADA RASULMIYA HUSAINMIYA	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	CHAIRMAN,HAMIMUDDIN MEHMUDMIYA PIRZADA,PIRZADA JIYAYUDDIN AHMEDMIYA	,MR AFTABHUSEN ANSARI,RIZWAN SHAIKH
3968	CRA/76/2016	13/01/2017	KIRITBHAI JALKRUSHNABHAI THAKKAR,	(MR NIKHIL S KARIEL)	CHHOTANBEN D/O BAVAMIYA KAMALODDIN SAIYED W/O GULAMHUSAIN BADAMIYA SAIYED,MEHMUDABIBI D/O BAVAMIYA KAMALODDIN SAIYED W/O BELIM ISUBKHA NAKHUMIYA,JAHAMGIRMIYA BAVAMIYA KAMALODDIN SAIYED SINCE DECD THROUGH HEIRS,IMTIYAZALI JAHANGIRMIYA SAIYED,HAJIMIYA JAHANGIRMIYA SAIYED,BIBIBANU JAHANGIRMIYA SAIYED,HAFEZALI JAHANGIRMIYA SAIYED,SAYRABANU JAHANGIRMIYA SAIYED,ALTAFALI JAHANGIRMIYA SAIYED,HUSSAINMIYA BAVAMIYA KAMALODDIN SAIYED SINCE DECD THROUGH HEIRS,MEHBOOBMIYA HUSSAINMIIYA SAIYED,AMENABANU HUSSAINMIYA SAIYED,SADIKABANU HUSSAINMIYA SAIYED,KAMALMIYA HUSSAINMIYA SAIYED,AJAMMIYA HUSSAINMIYA SAIYED,RAISHABANU HUSSAINMIYA SAIYED,SHAFIYODDIN HUSSAINMIYA SAIYED,NAJERABANU HUSSAINMIYA SAIYED,KANTABEN WD/O JAIKRUSHNABHAI PRABHUDAS THAKKAR [DECEASED],ANILBHAI JAYKRUSHNABAHI JARAJANI,KEKINBAHI JAYKRUSHNABHAI THAKKAR	,NOTICE NOT RECD BACK,NOTICE SERVED, (MR MB GANDHI),MR CHINMAY M GANDHI
3969	CRA/77/2016	14/07/2016	VIJAYABEN HEMANTBHAI,GIRISHBHAI PRANLAL KHARA	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	LALJIBHAI NARSHIBHAI BHANDERI,	(MR SANDEEP N BHATT),MS SONAL S BHATT
3970	CRA/85/2016	12/12/2019	SHRINATH ENTERPRISE,	MS. KRUTI M SHAH	GUJARAT URJA VIKAS NIGAM LIMITED,PASCHIM GUJARAT VIJ COMPANY LIMITED	MR DIPAK R DAVE

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3971	CRA/88/2016	05/05/2016	SHAIKH RASHIDABI ALIAS YASMIN SHIAKH AMIN,AMIR SHAIKH AMIN-MINOR THRO SHAIKH RASHIDABI ALIAS YASMIN SHAIKH AMIN,SHAIKH ARSIN SHAIKH AMIN - MINOR THRO SHAIKH RASHIDABI ALIAS YASMIN SHAIKH AMIN	MR MATAFER R PANDE	STATE OF GUJARAT,NO ONE	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3972	CRA/89/2016	07/04/2016	MANHARLAL THAKORLAL GANDHI,USHABEN MANHARLAL GANDHI	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	ASHOKBHAI HIRALAL SHAH @ HIRANI LEGAL HEIR OF MANGUBEN,JAYESH HIRALAL SHAH @ HIRANI LEGAL HEIR OF MANGUBEN HIRALAL,MAYURIBEN ASHOKKUMAR SHAH,AVNISH ASHOKKUMAR SHAH @ HIRANI,SAMRAT ASHOKKUMAR SHAH@ HIRANI,HETAL ASHOKKUMAR SHAH @ HIRANI,SIDHARTH ASHOKKUMAR SHAH @ HIRANI,SHAILESH CHIMANBHAI GANDHI,RAMANBHAI BHANABHAI GANDHI,SHARDABEN DHANSUKHBHAI GANDHI,NAYANABEN DILIPBHAI GANDHI,NATHUBHAI NAGARJI PATEL THRO POA SURESH THAKORBHAI GANDHI,SURESH THAKORBHAI GANDHI,PARESH DHANSHUKHLAL GANDHI,GULABBHAI BHANABHAI PATEL,DHANSUKHLAL NANUBHAI GANDHI	NOTICE SERVED,MR DHAVAL D VYAS
3973	CRA/96/2016	16/06/2017	RAMESHBHAI VALLABHBHAI PATEL,	MR NV GANDHI	CHIRAG ASHOKBHAI PATEL,MEENABEN WD/O ASHOKBHAI VALLABHBHAI PATEL,KOMALBEN D/O ASHOKBHAI VALLABHBHAI PATEL	MR AMIT V THAKKAR
3974	CRA/97/2016	11/07/2018	PRAKASH RAMCHANDRA BRAHMBHATT,	(MR MB GANDHI),MR CHINMAY M GANDHI	RAJPUT RUPSINH SAVAISINH,THAKOR RAMANJI SENDHAJI GHELAJI,THAKOR KANTABEN SENDHAJI GHELAJI,THAKOR KANTIJI CHELAJI GHELAJI,THAKOR JASHUJI CHELAJI GHELAJI,THAKOR BABIBEN CHELAJI GHELAJI	MR PANKAJ S CHAUDHARY
3975	CRA/103/2016	12/12/2018	MADHUBHAI KARSHANBHAI,MANSUKHBHAI MADHUBHAI,HIMATBHAI MADHUBHAI,PRAVINBHAI MADHUBHAI	MR AMAR D MITHANI	MINAXIBEN WD/O PRUTHVISINH GULABSINH RATHOD,GULABSINH BHOJAJI -DECD. THROUGH LEGAL HEIRS,,NAVALSINH GULABSINH,JAMSINH GULABSINH	NOTICE NOT RECD BACK,NOTICE SERVED,MR KUNJAL D PANDYA,MAZAM K PANDYA
3976	CRA/104/2016	15/07/2016	PARMAR DHANIBEN TRIKAMBHAI,PARMAR DAHYABHAI TRIKAMBHAI,PARMAR MUKESHBHAI TRIKAMBHAI	MR P P KASVALA	HIRALAL LALJIBHAI -DECD. THROUGH RATANBEN HIRALAL MAKWANA,MANIBEN HIRALAL MAKWANA,JASHUBEN HIRALAL MAKWANA,RAMABEN HIRALAL MAKWANA,RAMANLAL HIRALAL MAKWANA,NIRUBEN HIRALAL MAKWANA,VINABEN HIRALAL MAKWANA	MR KIRTIDEV R DAVE
3977	CRA/107/2016	01/04/2016	VALJIBHAI VIRJIBHAI DONGA,	MR MEHUL S SHAH,MR PH GOHIL	AMIT JILUBHAI VALA,MUKTABEN BHIKHABHAI KOTHIYA	
3978	CRA/108/2016	01/04/2016	VALJIBHAI VIRJIBHAI DONGA,	MR MEHUL S SHAH,MR PH GOHIL	AMIT JILUBHAI VALA,BHIIKHABHAI BHIMJIBHAI KOTHIYA	
3979	CRA/113/2016	13/04/2016	SONABHAI VASTABHAI HARIJAN,GIRDHARI SONABHAI HARIJAN	MS F P MADHU	MAGANBHAI KHEMABHAI HARIJAN,HARCHANDBHAI KHEMABHAI HARIJAN,GOMABHAI VASTABHAI HARIJAN,THE MAMLATDAR, THARAD,THE LD. DEPUTY COLLECTOR,	
3980	CRA/114/2016	08/11/2017	SURESHKUMAR BABULAL KOTHARI,	MR NV GANDHI,MR ANIL H SONI	YOGESHBHAI NEMCHAND SHAH,	MR ADIL R MIRZA
3981	CRA/115/2016	20/03/2017	BABUBHAI VIRJIBHAI PATEL,	MR ISHAN MIHIR PATEL	VASANTBHAI HIRALAL BHARATIYA,USHABEN VASANTBHAI BHARATIYA,ASHWINBHAI KEVALRAM PANDYA	NOTICE SERVED,MR ADIL R MIRZA

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3982	CRA/116/2016	11/07/2016	VIRENDRASINGH S/O AMRIKSINGH BAATH,	MR GOVIND V PATEL	RAMANDEEPSINGH BAATH S/O SAERDAER RANJEETSINGH BAATH,SATWANT KAUR WD/O LATE SARDAR AMRIKAINGH	
3983	CRA/117/2016	11/07/2016	VIRENDRASINGH S/O AMRIKSINGH BAATH S/O SARDAR RANJEETSINGH BAATH,	MR GOVIND V PATEL	RAMANDEEPSINGH BAATH S/O SAERDAER RANJEETSINGH BAATH,SATWANT KAUR WD/O LATE SARDAR AMRIKSINGH	
3984	CRA/118/2016	19/04/2016	HASMUKHBHAI KESHAVBHAI PATEL,NIRUBEN WIFE OF HASMUKHBHAI KESHAVBHAI PATEL,RUPALIBEN DAUGHTER OF HASMUKHBAHI ALIAS BUDHADEV KESHAVBHAI PATEL	MR SHAKEEL A QURESHI	DIPABEN DAUGHTER OF HASUBHAI ALIAS BUDHADEV KESHAVBHAI,SHAILESHBHAI PARBHUBHAI PATEL	
3985	CRA/119/2016	25/07/2019	JASHUMATIBEN W/O KANTIBHAI HARIBHAI RANA,	MR AR MAJMUDAR	KALYANBHAI GOMANBHAI SOLANKI,PADMABEN GOMANBHAI SOLANKI,NARMADABEN GOMABHAI SOLANKI,JAMNABEN GOMANBHAI SOLANKI,DEVIBEN GOMANBHAI SOLANKI,BHARATBHAI JAGUBHAI SOLANKI,RINABEN DILIPBHAI SOLANKI,HETALBEN DILIPBHAI SOLANKI,HIRENBHAI DILIPBHAI SOLANKI,KALUBHAI SHAMJIBHAI MANGUKIYA,SANGEETABEN D/O JAGUBHAI GOMANBHAI SOLANKI,DAKSHABEN D/O JAGUBHAI GOMANBHAI SOLANKI,JAYANABEN D/O JAGUBHAI GOMANBHAI SOLANKI,RITABEN DILIPBHAI SOLANKI	,MR PREMAL S RACHH
3986	CRA/121/2016	10/01/2018	KAMLABEN RAMNIKLAL KOTHARI,BHARATBHAI RAMNIKLAL KOTHARI	MR MEHUL S SHAH	SHAH KESHAVLAL DHARSHI WILL TRUST,PRADEEP MANSUKHLAL MEHTA	MR JA ADESHRA
3987	CRA/124/2016	22/04/2016	PATEL SOMABHAI BABHAIDAS,PATEL ISHWARBHAI BABHAIDAS,PATEL AMRATBHAI BABHAIDAS	MR DEVDIP BRAHMBHATT	PATEL SAVITABEN WD/O LAKHUBHAI @ LAXMANBHAI AMBARAMBHAI,PATEL BHARATBHAI LAKHUBHAI @ LAXMANBAHI,PATEL KAILASHBEN DAUGHTER OF LAKHUBHAI @ LAXMANBHAI AMBARAMBHAI AN WIFE,PATEL RAMILABEN DAUGHTER OF LAKHUBHAI @ LAXMANBAHI AMBARAMBHAI,HEIRS OF DECD. PATEL JYOTSNABEN DAUGHTER OF LAKHUBHAI@ LAXMANBHAI,PATEL KARNAVATIBEN BHAILALBHAI THROUGH PATEL BHAILALBHAI ATMARAMDAS,MINOR PATEL JIGNESHKUMAR BHAILALBHAI THROUGH BHAILALBHAI,MINOR PATEL SAHILBHAI BHAILALBHAI THROUGH BHAIALBHAI ATMARAMDAS	,MR RJ GOSWAMI
3988	CRA/129/2016	13/04/2016	NAVINBHAI KACHARABHAI PATE,	MR HARNISH V DARJI	SHOBHANABEN JNAVINBHAI PATEL W/O BRIJESHKUMAR M PATEL,	
3989	CRA/132/2016	08/06/2016	RAVJIBHAI CHHANABHAI TANDEL,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	RAGINIBEN PRAKASHCHANDRA DESAI,VEJALPORE NAGARPALIKA	
3990	CRA/135/2016	21/04/2016	HDFC ERGO GENERAL,	MR VIBHUTI NANAVATI	RAVAL BHOPABHAI GELABHAI,MEHTA HIMATBAHI RAVISHANKARBHAI,HIRABEN BABUBHAI VALMIKI (BHANGI)	
3991	CRA/136/2016	30/03/2017	M/S KAILASH ENTERPRISE THROUGH POA SANATBHAI NATAVARLAL MANKAD,	MR HARNISH V DARJI	THE FOOD CORPORATION OF INDIA,	MR JAL S. UNWALLA
3992	CRA/138/2016	21/11/2017	CHANDUBHAI JIVANBHAI PANCHOLI-DECD.,HEMANTBHAI CHANDUBAHI PANCHOLI,SURESHCHANDRA JIVANLAL PANCHOLI	MR. ZALAK B PIPALIA	ZUMLIBEN NARPATSINH VASAVA,SAMIRKUMAR MANOJBHAI PADARIYA	MR KASHYAP R JOSHI
3993	CRA/139/2016	29/04/2016	BABULBHAI HARIVADANBHAI PARIKH,	MR ASHISH M DAGLI	BHARATKUMAR JAYANTILAL GANDHI,	

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3994	CRA/142/2016	14/02/2020	CHIMANBHAI NARSINHBHAI PATEL (LEGAL HEIRS OF DECD. NARSINHBHAI ZAVERBHAI PATEL),ARVINDBHAI NARSINHBHAI PATEL (LEGAL HEIRS OF DECD. NARSINHBHAI ZAVERBHAI PATEL),REETABEN KIRTIGIRI GOSWAMI,MITESH ASHOKBHAI PATEL,DIGVIJATY KIRITSINH GOSWAMI,KANTILAL KACHARALAL PATEL,HARIHARBHAI PARSOTTAMBHAI PATEL,SUDHABEN ASHOKBHAI PATEL,DAXABEN VITTALBHAI PATEL,DIPTIBEN KEYURBHAI PATEL,KANAKLATA NAVINBHAI PATEL,KIRITGIRI MANGIRI GOSWAMI,MANISH MADHUBHAI MADHUKIYA	MS MINI M NAIR	BHARATBHAI ISHWARBHAI MALI,N J METAL STIFFEN MANUFACTURING PVT LTD,STATE OF GUJARAT,THE COLLECTOR,DEPUTY COLLECTOR,THE MAMLATDAR,THE MUNICIPAL COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,MR NILESH A PANDYA,MR PRAKASH G PANDYA,DARSHAN M VARANDANI
3995	CRA/143/2016	14/02/2020	N J METAL STIFAN MANUFACTURING PVT LTD,	DARSHAN M VARANDANI	BHARATBHAI ISHWARBHAI MALI,CHIMANBHAI NARSINHBHAI PATEL (LEGAL HEIR OF DECD. NARSINHBHAI ZAVERBHAI PATEL),ARVINDBHAI NARSINHBHAI PATEL (LEGAL HEIR OF DECD. NARSINHBHAI ZAVERBHAI PATEL),REETABEN KIRITGIRI GOSWAMI,MITESH ASHOKBHAI PATEL,DIGVIJAY KIRITSINH GOSWAMI,KANTILAL KACHARALAL PATEL,HARIHARBHAI PARSOTTAMBAHI PATEL,SUDHABEN ASHOKLBHAI PATEL,DAXABEN VITTALBHAI PATEL,DIPTIBEN KEYURBHAI PATEL,KANAKLATA NAVINBHAI PATEL,KIRITGIRI MANGIRI GOSWAMI,MANISH MADHUBHAI MADHUKIYA,STATE OF GUJARAT,THE COLLECTOR,THE DEPUTY COLLECTOR,THE MAMLATDAR,THE MUNICIPAL COMMISSIONER	GOVERNMENT PLEADER,RULE SERVED,MR NILESH A PANDYA,MS MINI M NAIR,MR PRAKASH G PANDYA
3996	CRA/144/2016	26/07/2017	NATVARSINH MOHANSINH CHAUHAN,	MR.MANAN BHATT	UDESING AMARSINH CHAUHAN,BHEMABHAI MANGALBHAI CHAUHAN,AMARSINH CHHOTABHAI CHAUHAN,JUGABHAI CHHOTABHAI CHAUHAN,MAGANSINH AMARSINH CHAUHAN,MAMLATDAR,DEPUTY COLLECTOR	,GOVERNMENT PLEADER,MR K I KAZI
3997	CRA/146/2016	06/06/2017	BABURAVBHAI ZINUBHAI CHAURYA,	MR ZUBIN F BHARDA	CHIEF ELECTION OFFICER,SNEHALKUMAR RAMUBHAI THAKRE	NOTICE SERVED BY DS,MR PS CHAMPANERI
3998	CRA/147/2016	24/02/2020	HIMANSHUBHAI PANNALAL KOTHARI,	MR.D K.PUJ	LEGAL HEIRS OF DECD. HASUBHAI KALUBHAI SHAIKH,HANIFBHAI HASUBHAI SHAIKH,HUSENBHAI HASUBHAI SHAIKH,SALIMBHAI HASUBHAI SHAIKH,RAHIMBHAI HASUBHAI SHAIKH,RAFIQBHAI HASUBHAI SHAIKH-DECD.,RABIYABI WD/O RAFIQBHAI HASUBHAI SHAIKH,SHABBIRBHAI S/O RAFIQBHAI HASUBHAI SHAIKH,ALTAFBHAI S/O RAFIQBHAI HASUBHAI SHAIKH,ABDUL LATIF S/O RAFIQBHAI HASUBHAI SHAIKH,SALMABEN D/O RAFIQBHAI HASUBHAI SHAIKH,SUFIYABEN D/O RAFIQBHAI HASUBHAI SHAIKH,MAGANLAL MADEVBHAI THAKKAR,JAYANTILAL PANNALAL KOTHARI [DELETED],MAKRANI NEKMAHAMMAD GUJMAHAMMAD,MANSANGBHAI THAKOR (TEA VENDOR) [DELETED],PRAVINBHAI VARDHILAL SHAH [DELETED],GHANSHYAMBHAI MAHARAJ (SNACKS SHOP),MANUBHAI KEVALRAM NAI,CHETANBHAI PATEL,DASHARATHBHAI SENDHABHAI NAI	,DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR TEJAS P SATTA,MS SANDHYA D NATANI,RUCHIR A PATEL,MALAV M MULANI

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3999	CRA/148/2016	24/02/2020	MAGANLAL MADEVBHAI THAKKAR,	MR.D K.PUJ	LEGAL HERIRS OF DECD. HASUBHAI KALUBHAI SHAIKH,HANIFBHAI HASUBHAI SHAIKH,HUSENBHAI HASUBHAI SHAIKH,SALIMBHAI HASUBHAI SHAIKH,RAHIMBHAI HASUBHAI SHAIKH,RAFIQBHAI HASUBHAI -DECD.,RABIYABI WD/O RAFIQBHAI HASUBHAI SHAIKH,SHABBIRBHAI S/O RAFIQBHAI HASUBHAI SHAIKH,ALTAFBHAI S/O RAFIQBHAI HASUBHAI SHAIKH,ABDUL LATIF S/O RAFIQBHAI HASUBHAI SHAIKH,SALMABEN D/O RAFIQBHAI HASUBHAI SHAIKH,SUFIYABEN D/O RAFIQBHAI HASUBHAI SHAIKH,HIMANSHUBHAI PANNALAL KOTHARI,JAYANTILAL PANNLALAL KOTHARI [DELETED],MAKRANI NEKMAHAMMAD GUJMAHAMMAD,MANSANGBHAI THAKOR (TEA VENDOR) [DELETED],PRAVINBHAI VARDHILAL SHAH [DELETED],GHANSHYAMBHAI MAHARAJ (SNACKS SHOP),MANUBHAI KEVALRAM NAI,CHETANBHAI PATEL (FATHER'S NAME IS NOT KNOWN),,DASHARATHBHAI SENDHABHAI NAI	,DELETED,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR TEJAS P SATTA,RUCHIR A PATEL
4000	CRA/149/2016	20/03/2017	ANWARBHAI KASAMBHAI GHANCHI,	MR EE SAIYED	GHANCHI ILIYAS-DECD. THROUGH GHANCHI KHATUBHAI,GHANCHI SHARIFABAI D/O ILIYAS ALIMAMAD,GHANCHI ANWAR ILIYAS,GHANCHI RAZAK ILIYAS-DECD.,RESHMABAI RAZAK GHANCHI,RIZWAN RAZAK GHANCHI,SAKIR RAZAK GHANCHI,GHANCHI SALIM ILIYAS,GHANCHI MAHAMMAD HANIF ILIYAS	,MS NIYATI K SHAH
4001	CRA/152/2016	06/12/2017	RAMJIBHAI PARSHOTTAMBHAI JASOLIYA,	MR DHARMESH V SHAH	DHARAMSHIJAGJIVANBHAI PATEL THROUGH LEGAL HERIS,,GUNVANTRAY DHARAMSHI PATEL,RATHODNATHABHA BAJUBHAI	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N),MR RUTVIJ S OZA
4002	CRA/153/2016	03/10/2017	BHATTA BHASKAR VENKAT CHELLA,	APPEARANCE WITHDRAWN	HITESHBHAI HIMMATSINH RAVAL,	MR MIHIR H PATHAK
4003	CRA/155/2016	24/01/2020	YOGINIBEN DHARMESH JOBANPUTRA,	MR MEHUL S SHAH	VANRAJ HIRJIBHAI KOTAK,	(MR MAULIK J SHELAT)
4004	CRA/308/2016	05/05/2016	PRAHLADBHAI AMBARAM PATEL -DECD. THROUGH LEGAL HEIRS,,KANAIYALAL @ KANUBHAI PRAHLADBHAI PATEL,JAYANTBHAI @ JAYANTIBHA PRAHLADBHAI PATEL,RAMESHBHAI PRAHLADBHAI PATEL,JASHODABEN PRAHLADBHAI PATEL,MADHUBEN PRAHLADBHAI PATEL	MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH	HEIRS OF DECD. SOMABHAI UMEDDAS PATEL,,KOKILABEN SOMABHAI PATEL W/O NATWARBAHI KACHARDAS PATEL,HEIRS OF DECD. MANILAL AMBARAM ADMINISTRATOR BALDEVBHAI	
4005	CRA/310/2016	21/06/2016	BHAILALBHAI JAYRAMBHAI MISTRY,BABUBHAI LALJIBHAI MISTRY,JAYANTIBHAI BHOVANBHAI KADIA	MR VIRAL V DAVE,MR YOGESH P DAVE	VANABHAI CHOHTABHAI BHARWAD,MAHESHBHAI VANABAHI BHARWAD,VIJAYBHAI VANABHAI BHARWAD,LABHUBEN VANABHAI BHARWAD,LAXMIBEN VANABHAI BHARWAD	
4006	CRA/314/2016	25/11/2016	CHANDRAKALABEN BHIMJIBHAI SAMANI SINCE DECEASED THROUGH HEIRS,PIYUSH MANSUKHLAL POPAT,BHAVIN MANSUKHLAL POPAT,AMIT MANSUKHLAL POPAT	,MR RAJESH K SAVJANI	INDRAKUMAR INDANDAS KHETWANI(DECEASED),SAVITRIBEN INDRAKUMAR KHETWANI,UMABEN INDRAKUMAR KHETWANI,SEEMABEN INDRAKUMAR KHETWANI,MANISH INDRAKUMAR KHETWANI(DEC.),HINABEN MANISHBHAI KHETWANI,JAY MANISH KHETWANI,SURESHKUMAR INDANDAS KHETWANI	,MR NL RAMNANI

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4007	CRA/316/2016	02/08/2017	PATEL BHAVIKKUMAR PRAVEENBHAI,MAHENDRABHAI JESANGBHAI PATEL,DEVANGKUMAR PRAVEENBHAI PATEL	MR.BHASH H MANKAD,MR. JAVED S QURESHI	HARMANBHAI MAGANBHAI BHOI,BABARBHAI MANGALBHAI BHOI,MAFATBHAI MANGALBHAI BHOI,VISHNUBHAI MOHANBHAI BHOI,ARVINDBHAI MOHANBHAI BHOI,NAVGHANBHAI MAHIJIBHAI BHOI,NATUBHAI MAHIJIBHAI BHOI,BHAGWANBHAI PUNAMBHAI BHOI,JASUBHAI MAGANBHAI BHOI,MAMLATDAR,DEPUTY COLLECTOR,ANAND DISTRICT,STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR JV JAPEE
4008	CRA/320/2016	11/08/2016	RAJSHRI VIJAYKUMAR KESARI,	DILIP PATEL	KALPANABEN VINODKUAMR VAIDH,JAYANTILAL RUPABHAI JADHAV,ARUNSINH RAMNAYANSINH,STATE ELECTION COMMISSIONER,,RETURNING OFFICER,BHANITA CHETANKUMAR PATEL	
4009	CRA/321/2016	08/06/2016	RAMBHAI KANAKCHANDRA BHAYAVALA,SURENDRABHAI KANAKCHANDRA BHAYAVALA,DEVENDRABHAI KANAKCHANDRA BHAYAVALA,MAHESHBHAI KANAKCHANDRA BHAYAVALA	MS AMI N BHATT	PRADEEPBHAI JIVKUBHAIDHANDHAL,KAMLESHBHAI JIVKUBHAI DHANDHAL,USHABEN JIVKUBHAI DHANDHAL,GITABEN JIVKUBHAI DHANDHAL,LAKHUBHAI KANAKCHANDRA BHAYAVALA,SUSHILABEN KANAKCHANDRA,NIRMALABEN KANAKCHANDRA,INDIRABEN KANAKCHANDRA	
4010	CRA/324/2016	08/06/2016	HASMUKHBHAI RAVJIBHAI PATEL,	MR DHARMENDRA PARIKH	YOGESHBHAI MULJIBHAI PATEL,	
4011	CRA/325/2016	10/08/2016	NAI PASIBEN KANJIBHAI,NAI RAMILABEN KANJIBHAI,NAI AASHARAM KANJIBHAI,NAI CHANDABEN KANJIBHAI,MALI KEVAJI GANGARAMBHAI,MALI SHANKARJI GANGARAMBHAI,MALI KANTIJI GANGARAMBHAI,MALI JERUPJI GANGARAM	MS. KRUTI M SHAH	DEPUTY COLLECTOR,MAMLATDAR,MALI TALKAJI HANSAJI,MALI GANESHAJI HANSAJI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR VIMAL A PUROHIT
4012	CRA/329/2016	28/12/2018	JAYABEN SURENDRABHAI PRAJAPATI,	MR RAJESH M CHAUHAN	SARJOBEN PURSHOTTAMDAS PATEL,	MR VIKRAM J THAKOR
4013	CRA/331/2016	27/09/2018	BHIKHAJI JESANGJI,KALAJI BHIKHAJI,MUKESHJI BHIKHAJI,BALUBEN BHIKHAJI,SAJJANBEN BHIKHAJI	MR PANKAJ K SONI,PARTH P SONI	HASMUKHBHAI JAVANMAL SHAH,JAYANTIBHAI SOMABHAI PATEL,VIKAS ARVINDBHAI SHAH	NOTICE SERVED,MR AMAR N BHATT,MR RATILAL V SAKARIA,MR C P CHANIYARA
4014	CRA/333/2016	10/06/2016	ASHISHKUMAR BHIKUBHAI PATEL,KRISHNABEN W/O ASHISHKUMAR PATEL	DIPTESH R BRAHMBHATT	STATE OF GUJARAT,	
4015	CRA/338/2016	11/08/2017	SHREYANS PRIYAVADAN SHAH,KETAN PRIYAVADAN SHAH	MR HEMANG M SHAH	JANKIDEVI KHUSHALDAS KESHVANI,HARESHKUAMR JAYANDRAM KESHVANI,KEVALKUMAR JIYANDRAM KESHVANI,LATA JAGDISHBAHI ROHERA,SAMRIDDHI CONTECT PRIVATE LIMITED,KETARIA INFRASTRUCTURE PRIVATE LIMITED,AHMEDABAD DISTRICT COURT (RURAL)	,DS AFF.NOT FILED (N),VIRAL K SHAH
4016	CRA/339/2016	17/01/2017	HAMID ABDULKADAR NAWAB,	MRS MUMTAZ SAIYED,MR NASIR SAIYED	NASREEN MOHIBI,	MR HASIT DAVE
4017	CRA/340/2016	15/06/2016	NATIONAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	MUSTUFA SIRAJALI PATAWALA,KARSHANBHAI BHALAJI RATHWA,IMTIAZBHAI MUSABHAI MAKARANI	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4018	CRA/344/2016	14/10/2016	SHREE SURAT SORATHIYA RAMI MALI PANCH TRUST REG. NO. A/1521,DILIPKUMAR CHHAGANLAL SORATHIYA,KIRITBHAI NAGINDAS RAMI,MUKESHBHAI KANTILAL SORATHYA,MANISHBHAI HARILAL SORATHIYA,RAJESHBHAI ISHWARLAL SORATHIYA,VINAY PRAVINCHANDRA SORATHIYA,VIPUL UDAYKUMAR SORATHIYA	MR MANAN A SHAH	NATWARLAL MOHANLAL SHAH,HARINAGAR COOPERATIVE HOUSING SERVICE SOCIETY LTD,SURAT MUNICIPAL CORPORATION,COMMISSIONER,DIRECTOR OF PLANNING,TOWN DEVELOPMENT OFFICER,JAYANTILAL NATHUBHAI SORATHIYA (AT PRESENT RELIEVED AS TRUSTEE),ISHWARLAL VENILAL SORATHIYA (AT PRESENT RELIEVED AS TRUSTEE),DHANSUKHLAL RATILAL SORATHIYA (AT PRESENT RELIEVED AS TRUSTEE),RAJENDRABHAI JAIKISHANDAS SORATHIYA (AT PRESENT RELIEVED AS TRUSTEE),KANAIYALAL PRAVINCHANDRA SORATHIYA (AT PRESENT RELIEVED AS TRUSTEE),KEVINBHAI BACHUBHAI SORATHIYA (AT PRESENT RELIEVED AS TRUSTEE),GANESHBHAI HASMUKHBHAI GAJJAR (AT PRESENT RELIEVED AS TRUSTEE)	,MR NIRAV R MISHRA,VISHAL S AWTANI
4019	CRA/345/2016	06/06/2017	MANISHBAHI SHIVSHANKAR,DILIPBHAI SHIVSHANKAR,RAVISHANKER SHIVSHANKER	MR MANISH J PATEL	BHAVESH TEJMALBHAI RABARI,VIMLABEN RAVISHANKER (DIED ON 12/01/2010),BHALCHANDRA POPATLAL,SURESHBHAI POPATLAL,MANJULABEN WD/O DAHYABHAI KACHARABHAI,BHUPENDRABHAI DAHYABHAI,RAMESHBHAI DAHYABHAI,KISHORBHAI DAHYABHAI,JAYANTIBHAI DAHYABHAI,HANSABEN DAHYABHAI,INDRAVADAN MAFATLAL JANI	NOTICE NOT RECD BACK,NOTICE SERVED,MR VIJAY H NANGESH
4020	CRA/346/2016	30/06/2016	HEIRS AND LEGAL REPRE. OF DECD. NAVINCHANDRA NARANDAS THAKORE,GAURANG NAVINCHANDRA THAKORE,KETAN NAVINCHANDRA THAKORE	MR ASHISH H SHAH	HEIRS AND LEGAL REPRE. OF PRAMODRAY AMRUTLAL,DARSHAK PRAMODRAY	MR VIRAL K SALOT
4021	CRA/347/2016	05/10/2016	MUKESH KESHAVLAL PATEL,KALPESH ATMARAM PATEL	MR TATTVAM K PATEL	NATWARLAL SAVABHAI PRAJAPATI,SHANKARBHAI JENABHAI PATEL,JASHIBEN WD/O SHANKARBHAI JENABHAI PATEL,BHARATBHAI SHANKARBHAI PATEL,MUKESH SHANKARBHAI PATEL,PRAMILABENI SHANKARBHAI PATEL,TRIKAMBHAI VALLABHBHAI PATEL,JAGDISHBHAI GOVINDBHAI PATEL,MINOR CHIRAG MUKESHBHAI,MINOR SAGAR MUKESHBHAI,MINOR CHANDRIKABEN ASHOKBHAI,JAYESHBHAI ASHOKBHAI,SANGEETABEN ASHOKBHAI,SHAMALBAHI JENABHAI PATEL THROUGH LEGAL HEIRS,SAROJBEN WD/O SHAMALBHAI JENABHAI PATEL,NATUBAHI SHAMALBHAI PATEL,MAHESH SHAMALBHAI PATEL,CHETNABEN SHAMALBHAI PATEL,ILABEN SHAMALBHAI PATEL,MEENABEN SHAMALBHAI PATEL,SURESHBHAI JENABHAI PATEL,RAMILABEN BHARATBHAI PATEL	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR AMRISH K PANDYA
4022	CRA/363/2016	19/09/2016	SAMIR SHAHSIKANT VORA (SHAH),	MR BHARAT SHAH	BHASKARBHAI JAYDEVBHAI BRAHMABHATT,STATE OF GUJARAT	
4023	CRA/365/2016	03/11/2017	NAVNITKUMAR KARAMSHIBHAI BHADJA,	MR NAYAN D PAREKH	ASHOKKUMAR TRIBHOVANDAS SHAH,	JENIL M SHAH
4024	CRA/366/2016	27/12/2019	VANZARA GOPIJI VALLAJI,	MR SATYAM Y CHHAYA	GADHVI GHANSHYAMBHAI GOVINDSINGH,GADHVI UDAISINGH GOVINDSINGH,GADHVI PRATAPSANG GOVINDSINGH,GADHVI GITABEN GOVINDSINGH,GADHVI SAMRATDAN GOVINDSINGH	RULE SERVED,MR HITESH N ACHARYA

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4025	CRA/367/2016	03/07/2017	PRAVINBHAI NARENDRABHAI BAVA,	MR JITENDRA H SINGH	MAHESH S PATIL,PURVI MAHESH PATIL	VIRAL K SHAH
4026	CRA/369/2016	10/08/2016	CHANDRAVADAN DAHYABHAI BAROT,JITENDA CHANDRAVADAN BAROT,VIPUL THAKORBHAI PATEL,NEHAL KANTILAL ANIL	MAYANK K TRIVEDI,MAHAVIR M GADHVI	CHANDULAL VENILAL LALWALA,MANJUBEN CHANDULAL LALWALA,RAJESHWAR CHANDULAL LALWALA,MUKESH CHANDULAL LALWALA,ATUL CHANDULAL LALWALA	MS. KRUTI M SHAH
4027	CRA/372/2016	17/01/2017	KALUBHAI POPATBHAI DEKANI,	(MR SUNIL C PATEL)	DY COLLECTOR, PALITANA,CHHAGANBHAI GANESHBHAI TAVIYA,MAGANBHAI ARJANBAHI SAKALIYA,MAVJIBHAI MERAMBHAI SAVABHAI DEKANI,MANGLABHAI DAYABHAI BHARVAD,DHUDABHAI DAYABHAI BHARVAD,JASABHAI DAYABHAI BHARVAD	,MR MB PARIKH
4028	CRA/374/2016	07/09/2017	SOHIL UDAYBHAI PARMAR,	NIRALI Y OZA	BHANUBEN SHANTILAL SOLANKI,KAPILABEN MAHESHBHAI PITHVA,JAYESHBHAI GOVINDBHAI PARMAR,HARSHADBHAI NARMADASHANKAR TRIVEDI,HITESHBHAI INDULAL THAKKAR,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	NOTICE SERVED BY DS,(MR MB GANDHI),MR DHAVAL D VYAS,MR DEEP D VYAS,MR CHINMAY M GANDHI
4029	CRA/380/2016	09/06/2017	SURESHKUMAR CHHOTALAL VANAND,AMRUTLAL CHOTALAL VANAND,SHAKARIBEN CHOTALAL VANAND	MR VINOD M GAMARA,NILESH J GOSAI,TAPANKUMAR M ACHARYA	LAXMANBHAI BUTABHAI SOLANKI,	MR P P MAJMUDAR
4030	CRA/384/2016	29/01/2018	M/S R A SHARMA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ	GUJARAT STATE ROAD AND BUILDING, DEPARTMENT/WATER RESOURCES DEPARTMENT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER IRRIGATION MECHANICAL DIVISION NO.7,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4031	CRA/385/2016	28/09/2017	SOLE STRAP INDUSTRIES PVT LTD,	MR RD DAVE	RAJESH D SHAH,MOHAMMED SAIYAD MOHAMMED SABRI SHAIKH,REGIONAL MANAGER	MR RUTVIJ M BHATT,MR.MINHAJ M SHAIKH
4032	CRA/387/2016	13/12/2017	KANTIBHAI MANIBHAI PATEL,	MR SAURIN A MEHTA	INDUBEN CHANDRAKANT PATEL,HITENKUMAR CHANDRAKANT PATEL,DIPENKUMAR CHANDRAKNAT PATEL,VANIBEN CHANDRAKANT PATEL,BHAVNABEN CHANDRAKANT PATEL,LILABEN MOTIBHAI PATEL,MANJULABEN MOTIBHAI PATEL,NAVNITBHAI MANIBHAI PATEL,RAM KRISHNA SEVA MANDAL	DS AFF.NOT FILED (N),MR JA ADESHRA
4033	CRA/388/2016	20/07/2016	BIPINCHANRA RAMBHAI PATEL,DAKSHABEN BIPINCHANRA PATEL	MR DHAVAL M BAROT	SATISHBAHI RAMBHAI PATEL,GITABEN SATISHBAHI PATEL	
4034	CRA/389/2016	21/09/2017	AKBARALI MOHSINHBHAI LANEWALA,	MR KV SHELAT	WILLIAM PAUL PATEL,THAKORDAS TRIBHUVANDAS KIKLAWALA-DECD.,NIRMALABEN W/O THAKORDAS TRIBHUVANDAS -DECD.,NARENDRAKUMAR THAKORDAS KIKLAWALA-DECD. THROUGH LEGAL HEIRS,KIRITKUMAR THAKORDAS KIKLAWALA,DHARMENDRAKUMAR THAKORDAS KIKLAWALA,DAKSHABEN W/D OF NARENDRAKUMAR THAKORDAS KIKLAWALA,HEMANDRACHANDRA ISHWARDAS KIKLAWALA	,NOTICE UNSERVED,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI

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4035	CRA/390/2016	09/08/2017	KANTIBHAI NAGINBHAI PATEL,JIVANBHAI NAGINBHAI PATEL,MANISHBHAI NATHUBHAI PATEL	MR ADIL R MIRZA	JESINGBHAI CHHOTUBHAI PATEL,KANUBHAI CHHAGANBHAI PATEL,MAMLATDAR , VALSAD,DY. COLLECTOR, VALSAD	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR BM MANGUKIYA,MS BELA A PRAJAPATI
4036	CRA/392/2016	16/03/2017	SURYAKANTBHAI CHHAGANBHAI PATEL THROUGH POA KALPNABEN PRAVINBHAI PATEL,	MR SP MAJMUDAR	DHIRUBHAI SOMABHAI PATEL,JITENDRABHAI SOMABHAI PATEL,JYOTIKABEN SOMABHAI PATEL,BHUPENDRABAHI SOMABHAI PATEL,PANNABEN AMBALAL PATEL,KIRANBHAI AMBALAL PATEL,NITESH AMBALAL PANDYA,CHAIRMAN / PRESIDENT,MANTRISHRI	NOTICE SERVED BY DS,NOTICE UNSERVED,MR PR THAKKAR
4037	CRA/396/2016	08/08/2016	UMANG KANUBHAI PATEL,	MR. JIT P PATEL	HARSHADBHAI SHAKRABHAI PATEL,	MS ARCHANA P PATEL
4038	CRA/397/2016	02/04/2018	INDULAL VALLBHJI VORA FOR HIMSELF AND PARTNER OF JASANI AND CO.,JASANI AND CO.,ARUNABEN MANHARLAL VORA	MR HARESH H PATEL	SHANTABEN NARSHIBHAI,DHARAMSBHAI MEGHABHAI,RAJKOT MUNICIPAL CORPORATION,HARI STEEL,SUPER STEEL TRADERS,DIPAK HARILAL RUPARELIYA,RAJUBHAI HARILAL RUPARELIYA,MASCOOT ENGINEERING,MASCOT INDUSTRIES,SJREE RAM, TRADERS,TARAVIYA STEEL,SHREE RAM ENGINEERING,MOON RISE INDUSTRIES,VIJAY BRAS,SHAKTI BRASS,SHREE SINDHOY INSUSTRIES,MUSTAKBHAI (CHHOLWALA),JAKIRBHAI (CHHOTAWALA),MOHANBHAI DAHYABHAI,MASUKHBHAI VIRJIBHAI,VITTHALBHAI BACHUBHAI	NOTICE NOT RECD BACK,RULE SERVED,MR JM BAROT,MR DIVYESH SEJPAL,MR NISHANT LALAKIYA
4039	CRA/400/2016	01/08/2016	SALIM LAKDAWALA,	MR SR YADAV	HEIRS OF DECD. MIRAJ ALIBHAI MOMIN,SUGRABIBI ALIBHAI MOMIN,MOMIN MAKBULHUSAIN MIRAJBHAI,MOMIN MANZOORHUSAIN MIRAJBHAI,MOMIN MOHD.ZUBER MIRAJBHAI,NOORMOHAMMED HAJIBHAI MOMIN,RAMKRISHNA PARSHOTTAMDAS SHAH,SUSHILABEN RAMKRISHNA SHAH,PARESH RAMKRISHNA SHAH,KAMAL MADHUSUDHAN SHAH	,MR M T SAIYAD
4040	CRA/402/2016	02/08/2016	THACKER MADHAVJI KHATAU-DECD. THROUGH VANITABEN D/O MADHAVJI,PRAVINCHANDRA MADHAVJI THACKER,ASHVIN MADHAVJI THACKER,MUKESH MADHAVJI THACKER,MANJULABEN MADHAVJI THACKER	MR NEERAJ SONI	THACKER HARESH DEVJI RAJDE,	
4041	CRA/403/2016	11/10/2019	M/S DAIMLER CHRYSLER INDIA PRIVATE LIMITED (NOW MERCEDES BENZ,	J SAGAR ASSOCIATES	M/S KLOECKNER DESMA MACHINERY PVT LTD,MAHENDRA N PATEL,M/S CAMA MOTORS	MR ZUBIN F BHARDA,MR JF MEHTA

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4042	CRA/405/2016	08/12/2017	HARSHADBHAI SHIVABHAI PATEL,BHAVESHBHAI NATHABHAI PATEL	MR MN MEHTA	SANDHAJI GHABHAJI THAKOR-DECD.,THAKOR SAVIBEN WIDOW OF SANDHAJI GABHAJI THAKOR,THAKOR DAKSHABEN SENDHAJI,THAKOR VIJAYBHAI SENDHAJI,MINOR THAKOR ASHABEN SENDHAJI THROUGH THAOR SAVIBEN WIDOW OF SENDHAJI THAKOR,BALDEVJI GABHAJI THAKOR-SINCE DECD.THROUGH LEGALHEIRS,VINABEN WIDOW OF BALDEVJI THAKOR,KALAJI BALDEVJI THAKOR,JAYESH BALDEVJI THAKOR,RAJENDRABHAI NATVERBHAI PATEL,BHAGWATSINGH BHAVSINGHJI GOHIL,SONALBEN DEVCHANDBHAI KABARIA WIFE OF AMITBHAI KHANT,MAVJIBHAI RANCHHODBHAI PRAJAPATI,VINUBHAI GANPATLAL PATEL,GOVINDJI BECHARJI THAKOR-SINCE DECD.THROUGH LEGAL HEIRS,BALDEVJI GOVINDJI THAKOR,RAMESHJI GOVINDJI THAKOR,RAMTAJI GOVINDJI THAKOR	,NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR AMRISH K PANDYA,MR. ASHIT J VYAS
4043	CRA/406/2016	27/01/2020	KAJALBEN W/O DARSHANKUMAR CHANDRAKANT BHARTI,	MR ADIL R MIRZA	DARSHANKUMAR CHANDRAKANT BHARTI,	RULE SERVED
4044	CRA/408/2016	18/10/2016	SANKABHAI RAMBHAI DESAI,HIREN PRABHATBHAI DESAI	VIRAL K SHAH	RATHOD UJAMBA ALIAS KANTABEN - DECD.,RATHOD JAGATSINH MOHANSINH,RATHOD HAJURSINH MOHANSINH,RATHOD SARTANSINH MOHANSINH,SHANKABA LAXMANSINH ZALA,MANJULABA RAJUSINH ZALA,HEIRS OF DECD. BAI HEERABA D/O UMEDSINH PANAJI AND,BADARSINH KACHARSINH RATHOD,GALABSINH KACHARSINH RATHOD,ABHESINH KACHARSINH RATHOD,MADHUSINH KACHARSINH RATHOD,BHUPATSINH KACHARSINH RATHOD,LAXMANSINH KACHARSINH RATHOD,PURIBA BIKHUSINH RATHOD,SURTABA ANUSINH ZALA,AMRATBA KALUSINH ZALA,RANJANBA BAPUSINH ZALA	,NOTICE SERVED,MR. YOGENDRA THAKORE
4045	CRA/410/2016	28/08/2017	MANJURHUSSAIN NOORJAMALBHAI SHAIKH,	MR SUREN M SHAH	KHURSHIDBANU KHWAJABHAI SAYED POWER OF ATT. HOLDER,	UNSERVED EXPIRED (N),MR RL MEHTA,MR PINAKIN B RAVAL
4046	CRA/412/2016	20/09/2017	SANDIP D MODI,	MR JA ADESHRA	PRAVINCHANDRA GANGARAM PATADIA,	MR ZUBIN F BHARDA
4047	CRA/413/2016	02/07/2018	MOMIN HASAMBHAI NURMOHAMADBHAI,MOMIN ADAMBHAI NURMOHAMADBHAI,MOMIN RASULBHAI NURMOHAMADBHAI,MOMIN JIVABHAI NURMOHAMMADBHAI	MR DIPAN DESAI	CHAUHAN DHANSIN ANOPSINH,CHAUHAN PADOPASINH ANOPSINH,THAKARDA BHIKHAJI GANESHJI,THAKORE FATAJI HAJURJI-DECD. THROUGH LEGAL HEIRS,,THAKORE RAMAJI FATAJI,THAKORE KUNVARJI FATAJI,THAKORE JIVANJI FATAJI,THAKORE BABUBEN FATAJI,THAKORE LILABEN FATAJI	UNSERVED EXPIRED (N),RULE SERVED,RULE UNSERVED,MR JV VAGHELA
4048	CRA/414/2016	09/08/2017	KANTIBHAI UKABHAI PATEL,SUBHASHBHAI BABUBHAI PATEL,DHIRUBHAI NATWARBHAI PATEL,NANDIBEN BABUBHAI PATEL,NATWARLAL GAMANBHAI PATEL,JIGNESHBHAI PRAVINBHAI PATEL,NILESHBHAI MOHANBHAI PATEL,MAGANBHAI UKABHAI PATEL,PUSHPABEN PRAVINBHAI PATEL,BHARATBHAI GHELABHAI PATEL,DIVYAKANT MOHANBHAI PATEL	MR ADIL R MIRZA	RAMILABEN DHANJIBHAI PATEL,DEPUTY COLLECTOR,MAMLATDAR VALSAD	GOVERNMENT PLEADER,MR P P MAJMUDAR

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4049	CRA/415/2016	23/03/2017	SHOBHNABEN WD/O KALUMAL CHELARAM BRAHMAKSHATRIYA,	MR GC RAY	K.M. SHINGARI,SMT. K.M. SHINGARI	MR ASIM J PANDYA
4050	CRA/420/2016	21/08/2017	PARIMALBEN VIRCHIPRASAD DESAI,	MR AR MAJMUDAR	BALLUBHAI BHANABHAI PATEL -DECD. THROUGH LEGAL HEIRS,,JAYSHREEBEN BALLUBHAI PATEL,NILESHBHAI BALLUBHAI PATEL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
4051	CRA/422/2016	30/07/2019	RAJNIBHAI MAGANBHAI PATEL,	MR SATYAM Y CHHAYA	PATEL PRANAVBHAI @ PAPPU PRAVINBHAI BIN MOTIBHAI,MAMLATDAR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR D K TRIVEDI
4052	CRA/425/2016	14/12/2018	NARESHBHAI JIVALABHAI PATEL,	MR AMIT V THAKKAR	VALLBHBHAI KOYABHAI PATEL,	MS. KRUTI M SHAH
4053	CRA/430/2016	16/08/2017	MALI KALUJI KASNAJI,	MR JINESH H KAPADIA	MALI LAXMANJI KAPURJI,MALI HAKMAJI TALSHAJI,THE MAMLATDAR	GOVERNMENT PLEADER,MR BS KHATANA
4054	CRA/431/2016	22/08/2016	RAMESHBHAI KESHUBHAI WAGHELA,BHANUBHAI MOHANBHAI WAGHELA,SHUBHANBHAI AADAMBHAI MOVAR	(MR SANDEEP N BHATT),MS SONAL S BHATT	LAXMIBEN W/O LAXMANBHAI TARSIBHAI HADIYAL,DHANJIBHAI AVCHARBHAI HADIYA,GABHABHAI JIVABHAI PARMAR,RANJITBHAI MAGANBHAI PARMAR,MANUBHAI KANABHAI PARMAR,CHANDUBHAI TAPUBHAI WAGHELA,NARSHISINHBHAI JUVABHAI PARMAR,RAFIKBHAI BABUBHAI KASHMANI,MOHAN VELA PARMAR,BHARATBHAI MOHANBHAI PARMAR,MANSHUKH TAPU WAGHELA,CHOTHIBEN NARANBHAI WAGHELA,ASHOKBHAI MOHANBHAI PARMAR,KANTIBHAI VELABHAI PARMAR,LAKHABHAI KHODABHAI PARMAR	
4055	CRA/434/2016	05/10/2016	DEVRAJ MESA,	MR RAJESH K SAVJANI	RANCHHODBHAI BECHARBHAI-DECD. THROUGH LEGAL HEIRS,,MADHAJIBHAI RANCHHODBHAI PANKHANIA,NARANJIBHAI RANCHHODBHAI PANKHANIA,HARIBHAI RANCHHODBHAI PANKHANIA,RAMESHCHANDRA MANILAL THANKI	,MR HARSHIL C DATTANI
4056	CRA/435/2016	09/11/2016	PARSHOTTAM HARJI NAKUM,DAHYA HARJI NAKUM,BHUPENDRA HARJI NAKUM,RAMESH HARJI NAKUM	MR PREMAL R JOSHI	RAMJI GOVA KACHETIYA,BHARAT RAMJI KACHETIYA,HASMUKH RAMJI KACHETIYA,MAMLATDAR,PRANT OFFICER	,MR HARSHIL C DATTANI
4057	CRA/436/2016	23/06/2017	NIRUBEN WD/O CHHOTUBHAI BAVABHAI DESAI,SHARADKUMAR LEHARCHAND SHAH (DOSHI)	MR NM KAPADIA	RAMCHANDRA NARANJI DESAI,VINODBHAI MOTICHAND GUPTA (JAYSWAL)	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
4058	CRA/440/2016	24/08/2016	PARIMALBEN VIRCHIPRASAD DESAI,	MR AR MAJMUDAR	BALLUBHAI BHANABHAI PATEL -DECD. THROUGH LEGAL HEIRS,,JAYSHREEBEN BALLUBHAI PATEL,NILESHBHAI BALLUBHAI PATEL	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4059	CRA/441/2016	19/04/2017	PARSOTTAM NARAYANBHAI THORUGH POA GEVARIYA VINODKUMAR,GEVARIYA VINODKUMAR BHAYABHAI,GEVARIYA SURESHBHAI BHAYABHAI,SHREE SIDDHI DEVELOPERS	MR MEHUL S SHAH,MR LALIT K BABULKAR	CHINUBHAI BABABHAI PATEL,BHAILALBHAI BABABHAI PATEL,VARUNBHAI BHAILALBHAI PATEL,RAHULBHAI BHAILALBHAI PATEL,LEGAL HEIRS OF DECD. D/O PATEL KANTABEN BABABHAI SHANKARBHAI,BHAVNABEN DAHYABHAI PATEL,VASANTBHAI DAHYABHAI PATEL,PRABHUTABEN ALIAS MUNNI DAHYABHAI PATEL,BHADRABEN DAHYABHAI PATEL,LEGAL HEIRS OF DECD. KOKILABEN DAHYABHAI PATEL WIFE OF RAMESHKUMAR,JIGNESH RAMESHKUMAR PATEL,JAIMIN RAMESHKUMAR PATEL,HANSABEN BABABHAI PATEL,GAJERA CHETANBHAI BHARATBHAI,MALAVIYA LALITBHAI MANJIBHAI,MANSUKHBHAI HARDASBHAI PATEL,POKIYA KISHORBHAI BHAVANBHAI,KANANI MANSUKHBHAI MOHANBHAI,GAJERA NARENDRABHAI DEVSHIBHAI,BAVISHI MUKTABEN MANUBHAI,GAJERA PANKAJ DEVSHIBHAI,HIRPARA BABUBHAI LALJIBHAI,HIRPARA JITENDRABHAI POPATBHAI,SARDHARA PRAVINBHAI BAVABHAI,KALPESH DHIRUBHAI PATEL,BORAD HIMMATBHAI NANJIBHAI,KANANI MAHESHBHAI BHIKHUBHAI,SAVANI BHARATBHAI HARJIBHAI,RAGHDAR NAYNABEN BHAGWANJIBHAI,PATEL KANUBHAI NANJIBHAI,ZALAWADIA ASHWINBHAI BABUBHAI,GAJERA JAYSUKHBHAI RAJIBHAI,SUKHDIA NANDUBEN NANJIBHAI,SURESHBHAI BABUBHAI MALI,SAKHWADA JIVRAJBHAI NARSINHBHAI,DHIRUBHAI KESHAVBHAI BORAD,CHIRAG DHIRUBHAI BORAD,TARUNBHAI DHIRUBHAI DONGA,RASIKBHAI RAMJIBHAI KOTADIYA,JAYANTILAL KESHAVLAL KANANI,JAGDISHBHAI VALLABHBHAI SARDHARA,KETANKUMAR KHODIDAS PATEL,DIMPLEBEN KETANKUMAR PATEL,SANJAYBHAI MANUBHAI SANGANI,MANUBHAI RAMJIBHAI PATEL,RASILABEN MANUBHAI PATEL,NIKUNJ MANUBHAI PATEL,PARULBEN KALUBHAI KHOKHAR WIFE OF DINESHBHAI HARDASBHAI KATHIRIA,PREMJIBHAI MOHANBHAI TADHANI,MANISHABEN ASHISHBHAI MONPARA,ANKITABEN DINESHBHAI MONPRA,RATILAL RANCHHODBHAI DOBARIYA,JAYANTIBHAI MULJIBHAI TRADA,M/S SUGAM CONSTRUCTION PVT LTD,SHREE SIDDHI DEVELOPERS,SETUBANDH DEVELOPERS THROUGH SIDDHARTH DINESHBHAI SAKHRELIYA	,NOTICE SERVED BY DS

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4060	CRA/443/2016	16/03/2017	BAPUNAGAR COOPERATIVE HOUSING SOCIETY LTD,MANTRISHRI - NIMESH DINESHCHANDRA MODI	SHASHVATA U SHUKLA	DHIRUBHAI SOMABHAI PATEL,JITENDRABHAI SOMABHAI PATEL,JYOTIKABEN SOMABHAI PATEL,BHUPENDRABHAI SOMABHAI PATEL,SURYAKANTBHAI CHHAGANBHAI PATEL SINCE DECEASED THROUGH LEGAL HEIRS,SAVITABEN SURYAKANTBHAI PATEL,KALPANABEN PRAVINKUMAR PATEL,SHILABEN ALPESHKUMAR PATEL,JAYDEEP SURYAKANT PATEL,SANDHYA JOSE PAUL,LEGAL HEIRS OF DECEASED AMBALAL KISHORBHAI,PANNABEN AMBALAL PATEL,KIRANBHAI AMBALAL PATEL,NITESH AMBALAL PANDYA	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,DS AFF.NOT FILED (N),MR PR THAKKAR
4061	CRA/446/2016	07/12/2018	PARVATIBEN JIVAN GOVIND MISTRI (PARMAR),SUBHASH JIVANLAL GOVIND MISTRI	MR SAVAN N PANDYA	MISTRI VALAMJI RAMJI,KUKMA GRAM PANCHAYAT	NOTICE SERVED,MR MEHUL H RATHOD
4062	CRA/452/2016	04/10/2017	KISHORBHAI BHANJIBHAI BHAYANI,ARVINDBHAI BHANJIBAHI BHAYANI	MR HARSHIL C DATTANI	PRAVINBHAI DEVRAMBHAI MASHRU,PRABHUDAS BHANJIBHAI BHAYANI,JAYENDRAKUMAR BHANJIBHAI BHAYANI -DECD.,LATABEN JAYENDRAKUMAR BHAYANI,SANJAY JAYENDRAKUMAR BHAYANI,POOJABEN JAYENDRAKUMAR BHAYANI	NOTICE NOT RECD BACK,NOTICE SERVED,MR RC KAKKAD,MR. HJ KARATHIYA,HARSHESH R KAKKAD
4063	CRA/453/2016	10/08/2017	SAIYAD MOHAMMAD YOUNUS RASHID AHMED,	MR MB PARIKH	PATHAN IBRAHIM KHAN HIMMATKHAN,CHIEF OFFICER,CITY SURVEY SUPERINTENDENT,STATE OF GUJARAT	GOVERNMENT PLEADER,MR BG PATEL,MR R.K.MANSURI
4064	CRA/454/2016	20/01/2017	JHALABHAI GHELABHAI BHARWAD,	MR SHAKEEL A QURESHI	KHODABHAI GOVINDBHAI CHAVDA,BHANUBHAI VRAJLAL MEHTA	NOTICE SERVED
4065	CRA/456/2016	07/11/2016	NEW BALVI ENGINEERING THROUGH PROPRIETOR DILIPBHAI DAYABHAI ZINTA,	MR RATILAL V SAKARIA	CONVEYOR & TRANSMISSION A PARTNERSHIP FIRM,	
4066	CRA/458/2016	26/07/2017	DR. MOHMAD TAHIR MOHMAD HANIF VADALIWALA,	JAY B TRIVEDI,MR D V KANSARA	MANSURKHAN MANJOORKHAN PATHAN DECD THROUGH HEIRS,MALKABIBI MANSURKHAN PATHAN,MASHRUKHAN MANSURKHAN PATHAN,ABDULMANNAN MANSURKHAN PATHAN,ISMAILBHAI MANSURKHAN PATHAN,DR. MOHAMEDASIF SHARAFATKHAN PATHAN	,NOTICE SERVED BY DS,MR SALIM M SAIYED,MR. RADHESH Y VYAS,VIKAS V NAIR,C J GOGDA
4067	CRA/459/2016	24/08/2017	RATILAL MOTILAL PATEL -DECD.,NARANDAS RATILAL PATEL,VINODKUMAR RATILAL PATEL	MR PRADIP J PATEL	LEGAL HEIRS OF DECD. JADAVBEN NANALAL RANA,NARENDRAKUMAR NANALAL RANA,LEGAL HEIRS OF DECD. MANEKLAL GOPALDAS PATEL,MADHUBEN WD/O MANEKLAL GOPALDAS PATEL,NANALAL MANEKLAL PATEL,GOVINDLAL MANEKLAL PATEL,JASWANTLAL MANEKLAL PATEL,RAJUBHAI MANEKLAL PATEL,NANALAL MANEKLAL PATEL	,DELETED,MR DHRUV K DAVE
4068	CRA/460/2016	09/10/2018	TEJAS JAYENDRAKUMAR KOTHARI,	MR RAJESH K SAVJANI	SHIVANGI PANKAJBHAI BHATT,	MS DHARA M SHAH,MR SHIVANG M SHAH
4069	CRA/461/2016	05/10/2016	JALINI HARSHVADAN SHAH,NAISHAL HARSHVADAN SHAH,JAYANTBHAI VADILAL SHAH HUF,PRAMODBHAI VADILAL SHAH HUF,HARSHVADAN VADILAL SHAH HUF,SUDHIRBHAI VADILAL SHAH HUF,RASHMINBHAI VADILAL SHAH HUF	MR ISHAN MIHIR PATEL	VIMAL TRADING COMPANY,GIRISHBHAI VADILAL SHAH HUF THROUGH G V SHAH, 1,DARSHAN ANILKUMAR SHAH,SAMIR INDRAVADAN SHAH	
4070	CRA/463/2016	23/11/2016	SUSHILABEN WD/O HARSHADBHAI SHAH,SUBANDHU HARSHADBHAI SHAH,PRANENDU HRSHADBHAI SHAH	(MR MB GANDHI),MR CHINMAY M GANDHI	SUNITA PREMCHAND TALERA,	MR SAMIR AFZAL KHAN

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4071	CRA/464/2016	04/08/2017	JAYANTIBHAI GALBABHAI PRAJAPATI,AMRUTBHAI GALBABHAI PRAJAPATI	MR CB DASTOOR	DEPUTY COLLECTOR,MAMLATDAR,MANUBHAI GALBABHARTI BAVA,DEVABHARTI GALBABHARTI BAVA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SP MAJMUDAR,HIREN J TRIVEDI
4072	CRA/466/2016	15/12/2017	KRUSHNAKANT AMBALAL PATEL,	MR MRUGEN K PUROHIT	KIRAN J SHUKLA,	NOTICE UNSERVED
4073	CRA/469/2016	21/09/2017	BHAGABHAI MAREKHBHAI BHARWAD-DECD.,BALUBEN W/O BHAGABHAI MAREKHBHAI BHARWAD-DECD.,LAKSHMIBEN BHAGABHAI BHARWAD,KANJIBHAI BHAGABHAI BHARWAD,RAMUBEN BHAGABHAI BHARWAD,DHULIBEN BHAGABHAI BHARWAD,RAJAIBEN BHAGABHAI BHARWAD,VELABHAI BHAGABHAI BHARWAD,JASHUBEN BHAGABHAI BHARWAD	THAKKAR AND PAHWA ADVOCATES	VAJEKARAN BHARWAD-DECD. THROUGH HARI POPATBHAI BHARWAD,	NOTICE SERVED
4074	CRA/473/2016	30/03/2017	JAGDISH PRITAMLAL PAERKH,REKHA JAGADISHBHAI PAREKH	MR ANUJ K TRIVEDI	BRUGESH THAKORLAL MADHU,	MR SP MAJMUDAR
4075	CRA/474/2016	14/11/2016	M/S DHARTI SOAP FACTORY,	(MR FB BRAHMBHATT)	M/S NAVCHETAN DETERGENT PRODUCT,	MR AMAR N BHATT,UPENDRA L PATEL
4076	CRA/475/2016	19/06/2019	YUNUSBHAI NABIBHAI BAGADIA,	MR DHARMESH V SHAH	LATE JAKALBEN W/O LALABHAI MAKWANA,UDAYSINGH LALABHAI MAKWANA,VINUBEN TALAJI,DIPABEN TALAJI,BHAVNABEN TALAJI,JAYDEVJI TALAJI,DHOLAJI MELAJI,KAHANJI MELAJI	,NOTICE SERVED,MR SANDIP M PATEL
4077	CRA/477/2016	04/10/2016	PRAVINBHAI DHAYABHAI GAJJAR,	MR ARPIT P PATEL	PARSHWANATH HOUSING FINANCE CORPORATION LTD,	
4078	CRA/486/2016	10/01/2018	NATRAJBHAI MOHANBHAI ARLI,	UMARFARUK M KHARADI	RAJESH CHANDMALJI MEHTA,	MR DR RAY
4079	CRA/491/2016	05/12/2016	BHARATKUMAR RAJNIKANT SALOT,	MR NV GANDHI	BHAVNAGAR JAIN SHAVETAMBAR MURTI PUJAK TAPA SANGH (SHETH DOSABHAI,	
4080	CRA/494/2016	14/12/2016	PURSHOTTAM PRABHAVDAS PATEL,NAVIN PURSHOTTAM PATEL,DIPAK PURSHOTTAM PATEL,JAGRUTI PURSHOTTAM PATEL,VARSHA PURSHOTTAM PATEL,RITA PURSHOTTAM PATEL	MR. JAY M THAKKAR,MR. ANAND V THAKKAR	GIRIBALA RAMESH PATEL,AKSHAR BUILDCON THROUGH ITS PARTNER BIPIN SONI,SANDIP KANUBHAI PATEL,SURESHCHANDRA AGRAWAL,TIKENDRA DWARKADAS PATEL	,SHIVANI RAJPUROHIT
4081	CRA/495/2016	23/01/2017	AMARSINGH RAMSINGH CHAUHAN,	MR P P MAJMUDAR	PRABHATSINGH RAMSINGH CHAUHAN,MINABEN RAMSINGH MAGANBHAI,SAROJBEN KHUMANSINGH ALIAS MOHANSINGH WD/O RAMSINGH MAGANBHAI CHAUHAN,TUSHARKUMAR KHUMANSINGH CHAUHAN,RUPALBEN KHUMANSINGH ALIAS MOHANSINGH CHAUHAN,SONALBEN KHUMANSINGH ALIAS MOHANSINGH CHAUHAN	
4082	CRA/496/2016	25/09/2018	PATEL SHASHIKANT NAGARBHAI,PATEL JAYANTIBHAI NAGARBHAI,PATEL NANDKISHOR NAGARBHAI,PATEL KAMLESHBHAI NANDKISHOR,PATEL SANJAYBHAI NANDKISHOR,PATEL MAHESHBHAI NANDKISHOR,HEIRS OF DECD. PATEL CHATURBHAI NAGARBHAI,PATEL URMILABEN CHATURBHAI,PATEL HANSHABEN CHATURBHAI,PATEL JYOTSNABEN CHATURBHAI,PATEL DILIPBHAI CHATURBHAI,PATEL NAYNABEN CHATURBHAI,HEIRS OF DECEASED MADHUBHAI NAGARBHAI,PATEL HARISHBHAI MADHUBHAI,HEIRS OF DECD. DHIRUBHAI NAGARBHAI,PATEL HASUBHAI DHIRUBHAI	MR CHIRAG B PATEL	JADABEN WD/O NARSINHBHAI AMBALAL PARMAR,LILABEN D/O NARSINHBHAI & WD/O ARVINDBHAI MADHAVSINH CHAUHAN,HANSHABEN D/O NARSINHBHAI AND W/O BHAILALBHAI PARMAR,THAKORBHAI NARSINHBHAI,VISHNUBHAI NARSINHBHAI,HEIRS OF WIFE BUDHABHAI SHANABHAI DECEASED KOKILABEN D/O NARSINHBHAI,JAISHRIBEN BUDHABHAI	CHETAN G BAIRWA

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4083	CRA/497/2016	03/12/2019	RUKSHAMANIBEN WD/O CHAMANGAR DAULATGAR BAWA,	MR ANVESH V VYAS	VIJAYGIRI MANIGIRI-DECD. THROUGH LEGAL HEIRS,,DINESHGIRI VIJAYGIRI,ASHOKGIRI VIJAYGIRI BAWA,RASANBEN D/O VIJAYGIRI MANIGIRI BAWA (RASANBEN W/O AMRUTPURI),TALATI CUM MANTRI	DS AFF.NOT FILED (N),MR. RAJAN J PATEL
4084	CRA/501/2016	11/07/2017	MOHANBHAI BABARBHAI PATEL,	MR AR MAJMUDAR	THAKORBHAI BABARBHAI PATEL,KANUBHAI BABARBHAI PATEL,UTTAMBHAI BABARBHAI PATEL,HASMUKHBHAI BABARBHAI PATEL,RAMIBEN BABARBHAI PATEL WD/O GAMANBHAI PATEL,SAVITABEN BABARBHAI PATEL W/O RAMANBHAI PATEL,HANSABEN BABARBAHI PATEL W/O SUMANBHAI PATEL,ARUNABEN BABARBHAI PATLE WD/O GAMANBHAI PATEL	MR. JAY M THAKKAR,JEET Y RAJYAGURU
4085	CRA/502/2016	24/03/2017	HASMUKHBHAI LALJIBHAI PATEL,	MR UDAY R BHATT	PARTAMP PANKAJGIRI GOSWAMI,	(MRS VD NANAVATI)
4086	CRA/503/2016	13/03/2018	FAKRUDDIN ABBASBHAI LANEWALA,	(MR MB GANDHI),MR CHINMAY M GANDHI	SHAHAJABIBI GHULAM RASOOL SHAIKH,JAHAN AARABIBI GHULAM RASOOL SHAIKH,ZAKIRKHAN GHULAM RASOOL SHAIKH,ZAFARKHAN GHULAM RASOOL SHAIKH	NOTICE SERVED,MR MAKBUL I MANSURI
4087	CRA/505/2016	20/10/2016	PATEL BABUBHAI BHIKHABHAI,	MR R.K.MANSURI	STATE OF GUJARAT,MAMLATDAR,PATEL DHULABHAI MADHABHAI,PATEL ISHWARBHAI DAHYABHAI,PATEL BHAGABHAI DAHYABHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR MANISH S SHAH
4088	CRA/506/2016	21/11/2016	BHAGUBHAI KIKABHAI NAYKA,	MR SAURABH M PATEL	MANMOHAN KANAIYALAL VIDHYARTHI,RAJUBHAI MADIYABHAI NAYKA,RAJENDRA @ RAJESH ISHWARBHAI NAYKA,NAVINBHAI MADIYABHAI NAYKA,KAMUBEN R NAYKA	
4089	CRA/507/2016	01/02/2017	ARYAKUMAR MAHASABHA TRUST,ARYAKUMAR SUDH AYURVEDIC MAHA VIDHYALAYA AND ARYA KANYA,DAMYANTIBEN MADHUSUDAN PITTIE [DELETED],RAYSINH RAGHUNATH SOLANKI ADMI. ARYAKUMAR SUDH AYURVEDIC MAHAVIDHYALAY,RAJENDRA LAXMICHAND SHARMA-ADMI. ARYAKUMAR SUDH AYURVEDIC MAHA VIDHYALAY	DELETED,MR DHRUV K DAVE	MADHUBEN NARENDRABHAI PATEL,	MR K I KAZI
4090	CRA/510/2016	06/12/2017	RAJNIKANT VALLBHBHAI DIYORA,KISHORBHAI MANUBHAI CHODVADIA,DHAYABHAI ARJANBAHI GALANI	MR SP MAJMUDAR,MR. HJ KARATHIYA	VIJAYKUMAR BABULAL MODI,THAKORLAL CHIMANLAL MODI,MANOJ NARANDAS KAPADIA,VALLABHBHAI KADVABHAI LUNAGARIA,KISHAN VALLABHBHAI LUNAGARIA,BANSIBHAI VALLABHBHAI LUNAGARIA,SHANTABEN VALLABHBHAI LUNAGARIA	NOTICE SERVED,DS AFF.NOT FILED (N),(MR NIKHIL S KARIEL),MR. KALRAV R PATEL,MS. NILI K PATEL
4091	CRA/511/2016	21/10/2016	INSURANCE CO.,	MR GC MAZMUDAR,MR HG MAZMUDAR	JILUBEN JAMALBHAI GAGANIYA,KISHORBHAI HASMUKHBHAI RATHOD,HUSENBHAI ISMAILBHAI JETHVA,UNITED INDIA INSURANCE CO LTD	

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4092	CRA/512/2016	05/04/2019	ANANDRAO GIRDHARLAL RAMCHANDANI,	MR VISHAL C MEHTA	GORDHANDAS-DECD. THROUGH BASARMAL RAMCHANDANI,KALAVATIBEN BASARMAL RAMCHANDANI,RAMESHCHANDA GORDHANDAS RAMCHANDANI,AASHDAS GORDHANDAS RAMCHANDANI,DURUBEN KHUBCHAND D/O. GORDHANDAS RAMCHANDANI,CHAMPABEN D/O. GORDHANDAS RAMCHANDANI,SARASWATIBEN RAMCHANDRA RAMCHANDANI,SURESHCHANDRA RAMESHCHANDRA RAMCHANDANI,JAYANTILAL RAMESHCHANDRA RAMCHANDANI	,RULE NOT RECD BACK,MR HEMANT MAKWANA
4093	CRA/514/2016	02/07/2018	HUSAIN MAMAD SANDHI-DECD.,SALIM HUSAIN HINGORA,SARBAI HUSAIN HINGORA,HASINA HUSAIN HINGORA,ARIF HUSAIN HINGORA,RAHIM HUSAIN HINGORA,JAINUBEN HUSAIN HINGORA,AMINABEN HUSAIN HINGORA,MUMTAZ HUSAIN HINGORA,JUSAB MAMAD SANDHI-DECD.,JENUBEN JUSAB HINGORA,FIROZ JUSAB HINGORA,IKABAL JUSAB HINGORA,RIZVAN JUSAB HINGORA,FARIDA JUSAB HINGORA,ROSAN JUSAB HINGORA,MUMTAZ JUSAB HINGORA,MEMUBABEN JUSAB HINGORA,SANDHI AAISABEN MAMAD	J K GANDHI	DEPUTY COLLECOR AND SPECIAL LAND ACQUISITION OFFICER,DEPUTY ENGINEER,SANDHI BAVA MAMAD,SANDHI SARBAI MAMAD,SANDHI HAVABEN MAMAD	
4094	CRA/516/2016	16/03/2017	GULAMBBAS BAHADURALI SUDRANI,	RIZWAN SHAIKH	SAJJADHUSAIN HAIDARALI RAJANI,GUJARAT STATE WAQF BOARD	
4095	CRA/517/2016	08/11/2016	BHAGVANDEVI GAYAPRASAD AGRAWAL,ARVINDKUMAR GAYAPRASAD AGRAWAL,CHANDRAKANTBHAI GAYAPRASAD AGRAWAL,PRAVINKUMAR GAYAPRASAD AGRAWAL,PRAKASHKUMAR GAYAPRASAD AGRAWAL,SHARDABEN ARVINDKUMAR AGRAWAL	KARAN G SANGHANI	RAMESHCHANDRA MANGALDAS MALI,DHANSUKHBHAI MANGALDAS MALI,ANILKUMAR MANGALDAS MALI	
4096	CRA/519/2016	26/04/2018	ASHOKBHAI HARJIBHAI BHUVA,	MR. HJ KARATHIYA	VALLABHBHAI ARJANBHAI KODADA,HARIBHAI ARJANBHAI KODADA,SAVITABEN RAVJIBHAI KODADA,DEPUTY COLLECTOR, JASDAN,MAMLATDAR, JASDAN	,MR. NIRAV G RAMANI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4097	CRA/522/2016	28/11/2016	THAKKAR YOGESHCHANDRA NATARLAL,THAKKAR PRAVINA YOGESHCHANDRA,THAKKAR RUPAL YOGESHCHANDRA,THAKKAR SONAL YOGESHCHANDRA,THAKKAR HARSH YOGESHCHANDRA	MR NIRAV R MISHRA	DECD. LILABA D/O DECD. BECHARJIWANJI AND L.H.R OF BHIKHAJI GULABHI,JANAKBA BHIKHAJI JHALA,GITABA BHIKHAJI JHALA,KIRANBA BHIKHAJI JHALA,SURAJSINH BHIKHAJI JHALA,CHANDBA D/O. DECD. BECHARJI JIWANJI AND W/O. MEGHAJI TAKHUJI JHALA,SAJJANBA D/O. DECD. BECHARJI JIWANJI AND W/O. RANJITSINH BHAGWANJI RANA,RAJENDASINH RANJITSINH RANA,MAHENDRASINH BRANJITSINH RANA,LAXMANJI BECHARJI VAGHELA,RAMJI BECHARJI VAGHELA,UDIBA WD/O. RAMAJI BECHARJI,HANSABA D/O. RAMAJI BECHARJI,PRAVINSINH S/O. RAMAJI BECHARJI,PREMIBA D/O. RAMAJI BECHARJI,VIKRAMSINH S/O. RAMAJI BECHARJI,RAJENDRASINH S/O. RAMAJI BECHARJI,NATVARSINH S/O. RAMAJI BECHARJI,POPATJI BECHARJI,AMARSINH POPATJI VAGHELA,AJITSINH POPATJI VAGHELA,VISHNUBA POPATJI VAGHELA,RAGHUJI BECHARJI VAGHELA,JAYABEN RAGHUJI VAGHELA,JAGATSINH RAGHUJI VAGHELA,RAMESHSINH RAGHUJI VAGHELA,KANUJI BECHARJI VAGHELA,JASHODABEN KANUJI VAGHELA,PRAVINSINH KANUJI,SHOBHABEN PRAVINSINH VAGHELA,SHAMBHUJI PRAVINSINH VAGHELA,HETALBEN PRAVINSINH VAGHELA,PRADIPSINH PRAVINSINH VAGHELA,DALPUJI BECHARJI VAGHELA,CHHATRASINH MANUJI RANA,NAVALSINH MANUJI RANA,JAYENDRASINH PRAVINSINH RANA,DIWANSINH PRAVINSINH RANA,SHAKTISINH JAGATSINH RANA,KULDIPSINH JAGATSINH RANA,BINDUBEN JAYENDRASINH RANA,KIRPALSINH JAYENDASINH RANA,HANIBEN JAYENDRASINH RANA,NEHABEN DIWANSINH RANA,RITURAJSINH DIWANSINH RANA,RUDRARAJSINH DIWANSINH RANA	
4098	CRA/523/2016	28/02/2017	RASIKBHAI VAHERABHAI PATEL,		CHIMANBHAI VAHERABHAI PATEL,CHANDUBHAI VAHERABHAI PATEL,JAYANTIBHAI VAHERABHAI PAETL-DECD. THROUGH LEGAL HEIRS,MANJULABEN JAYANTIBHAI PATEL,JIGNESH JAYANTIBHAI PATEL,DHARMESH JAYANTIBHAI PATEL,HARSHIDA JAYANTIBHAI PATEL,VAISHALIBEN JAYANTIBHAI PATEL	,MR TATTVAM K PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4099	CRA/524/2016	13/02/2017	MANISHBHAI PARSHOTAMBHAI LADVA,	MR PRATIK Y JASANI	BHUPATBHAI MOHANBHAI VEKARIA,PRAVINBHAI BECHARBHAI SANKHAVARA,HIMMATBHAI GANGDASBHAI BORSADIA,DILIPBHAI ARJANBHAI VARSABNI,JAYSUKHBHAI MANJIBHAI KOTHIA,SANJAYBHAI GIRDHARBHAI KHIMSURIA,MANISHBHAI RAVJIBHAI THUMAR,BHARATBHAI DANABHAI MUCHHADIA,BHUMIT DHIRUBHAI MAYABNI,RAMJIBHAI GANDUBHAI ANDANIN,BATUKBHAI CHANABHAI PATODIA,NETESHBHAI MOHANBHAI HAPANI,MAHESHBHAI BATUKBHAI RAMOLIA,RAMJIBHAI DAMJIBHAI VASOYA,BHAVESHBHAI HAKUBHAI VAGHASIYA,SHANKTISINH JAMBHA JADEJA	NOTICE SERVED BY DS,MR AMAR D MITHANI,MR MOUSAM R YAGNIK,MR NIRAD D BUCH,MR NIRAV C SANGHAVI
4100	CRA/527/2016	10/09/2020	VAPI GREEN ENVIRO LTD.,	MR MITUL K SHELAT	SWASTIK INTERMEDIATES PVT LTD.,	NOTICE SERVED BY DS
4101	CRA/530/2016	25/01/2017	MAHESHBHAI MANUBAHI PARMAR,RASHMIBEN L SONI WD/O FORUM S SONI,NAYNABEN MANOJ CHAUHAN,DHANJI JADAVJI MISTRY (RATHOD)	MR MEHUL SHARAD SHAH	RASIKLAL PREMANAND DAVE,SAVAWALA -DECD. THROUGH LEGAL HEIRS,,JARU JEEVA SAVAWALA,SHAMBU JESANG JARU,THE STATE OF GUJARAT,THE COLLECTOR KUTCH,THE DEPUTY COLLECTOR,THE MAMLATDAR,SPECIAL MAMLATDAR,TALATI CUM MANTRI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4102	CRA/531/2016	07/01/2019	ARVINDKUMAR TARASINH RAJPUT,	MR JF MEHTA	BHAGWANBHAI PUJABHAI PATIL,	
4103	CRA/534/2016	27/11/2017	JETHANAND TOPANDAS DHARMANI,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	TEJASBHAI AMRUTLAL,	MR MAUNISH T PATHAK
4104	CRA/535/2016	17/01/2017	PRABHUDASBHAI MADHAVJIBHAI THROUGH BHAVNABEN DHIRENBHAI SHAH,	MR.AMIT R JOSHI	BHARATBHAI RAMJIBHAI PATEL,JITUBHAI RAMJIBHAI PATEL	
4105	CRA/537/2016	28/11/2016	SHOBHNABEN ASHOKBHAI SITAPARA,	MR ASHISH M DAGLI	KANTILAL AVICHALBHAI JOSHI,BHUJ URBAN AREA DEVELOPMENT AUTHORITY,STATE OF GUJARAT	
4106	CRA/538/2016	28/11/2016	MEENABEN J JOSHI,	MR ANKUR Y OZA	HEMANTKUMAR JAYANTILAL BHATT,SHARDABEN JAYANTILAL BHATT,KAMLESHBHAI JAYANTILAL BHATT THROUGH POA HEMANTKUMAR JAYANTILAL BHATT	
4107	CRA/539/2016	06/11/2017	GAJENDRABHAI MANSINGBHAI JADEJA,PUSHPENRASINH KIRITSINH GOHIL,CHANDUBHAI RAGHAVBHAI SATASIYA,RAMESHBHAI RANCHHODBHAI PATEL,KISHORSINH GEMALSINH MAHIDA	MR MANAN A SHAH	JAGUBHAI SUKHABHAI PATEL,DHANUBEN SUKHABHAI PATEL,MOHANBHAI LAXMANBHAI LADVA,HITESHBHAI CHHAGANBHAI GOHIL,ODHAVJI SHAMJI BALAR,KALIDASBHAI SUKHABHAI,CITY SURVEY OFFICER (VADOD)	NOTICE SERVED BY DS,MR DHAVAL M BAROT
4108	CRA/540/2016	19/09/2017	BHUPATSINH PRABHATSINH KOSAMIYA,	MR R E VARIAVA	KHUMANSINH JAYSINH KOSAMIYA,RANJITSINH JAYSINH KOSAMIYA,SURENDRASINH JAYSINH KOSAMIYA,KANAKSINH JAYSINH KOSAMIYA,JITENDRASINH JAYSINH KOSAMIYA,YOGENDRASINH KHUMANSINH KOSAMIYA,GEMALSINH KHUMANSINH KOSAMIYA,SOMABHAI JETHIABHAI VASAVA,COLLECTOR , BHARUCH,DEPUTY COLLECTOR, ZAGADIA,MAMLATDAR	,GOVERNMENT PLEADER,MR HARSHAD K PATEL

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4109	CRA/541/2016	11/08/2017	HEMLATABEN D/O ROOPSINH YADAV THROUGH POA BHATATSINH DOLATSINH DODIA,	MR KASHYAP R JOSHI	JAYSHREEBEN SHARADKUMAR SHAH,MAMTABEN DIPESHKUMAR SHAH,MILANKUMAR MOHANLAL SHAH,MAMLATDAR OFFICE OF MAMLATDAR,DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR AMIT V THAKKAR
4110	CRA/542/2016	21/03/2017	FARIDABANU JABIRALI ANSARI,JAHIDALI JABIRALI ANSARI,MOH. IMRAN JABIRALI ANSARI,HINABIBI JABIRALI ANSARI	MR PV PATADIYA	AMJADALI JABIRALI ANSARI,JUBEDABIBI D/O JABIRALI ANSARI,JENABIBI D/O JABIRALI ANSARI,AHMEDABAD MUNICIPAL CORPORATION	,MR MN MEHTA,HCLS COMMITTEE,MR ANUJ K TRIVEDI,MS. MAYURI P CHAUHAN
4111	CRA/543/2016	29/01/2020	DHOBI CHANDULAL MUNILAL RAJPUT,	MR BY MANKAD	RAYMA JUSAB UMAR,	MR.HIREN M MODI
4112	CRA/544/2016	11/01/2017	JIVABHAI VASHRAMBHAI DESAI (RABARI),LALABHAI VASHRAMBHAI DESAI	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATE UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,KALUBHAI AMTHUBHAI PATEL,PATEL GANGARAMBHAI AMTHUBHAI,PATEL KANKUBEN AMTHUBHAI	
4113	CRA/545/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DECEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,LEGAL HEIRS OF DECEASED PATEL ATMARAMBHAI VITTHALDAS,JAYANTIBHAI ATMARAN PATEL,BHAGIBEN PATEL,PATEL BABABHAI VITTHALDAS,PATEL MAFABHAI VITTHALDAS,PATEL KANKUBEN VITTHALDAS,PATEL PASHIBEN VITTHALDAS,PATEL SHANTIBEN VITTHALDAS,PATEL HIRABEN VITTHALDAS	
4114	CRA/546/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DICEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,PATEL BHAVANBHAI AMBALAL,PATEL PRAHLADBHAI AMBARAM,PATEL SANTOKBEN PRAHLADBHAI,PATEL JAYANTIBHAI PRAHLADBHAI,PATEL BHARATBHAI PRAHLADBHAI,PATEL VINUBHAI PRAHLADBHAI,PATEL HIRABEN PRAHLADBHAI	
4115	CRA/547/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,MAFABHAI LALABHAI NADIA - EXPIRED,PATEL NARANBHAI MAFABHAI	
4116	CRA/548/2016	11/01/2017	MANEKLAL JIVANBHAI DESAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DECEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARANYADAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,SHANKARBHAI GANESHBHAI PATEL	
4117	CRA/549/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,PATEL ARVIDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DECEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,LEGAL HEIRS OF SHIVDAS MOTIDAS PATEL	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4118	CRA/550/2016	11/01/2017	JIVABHAI VASHRAMBHAI DESAI,LALABHAI VASHRAMBHAI DESAI,PATEL ARVIDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HERIS OF DECEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,LEGAL HEIRS OF JIVABHAI GANDABHAI,AMRUTBHAI JIVABHAI,NARANBHAI JIVABHAI,DASHRATHBHAI JIVABHAI,JAYANTIBHAI JIVABHAI,VISHNUBHAI JIVABHAI,BHARATBHAI JIVABHAI,JYOTNSABEN JIVABHAI	
4119	CRA/551/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DECEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,ISHWARBHAI SOMABHAI PATEL - EXPIRED	
4120	CRA/552/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DECEASED PATEL JAYANTILAL NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARDAS	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,PATEL BABABHAI VITTHALDAS,LEGAL HEIRS OF DECEASED PATEL ATMARAMBHAI VITTHALDAS,JAYANTIBHAI ATMARAM PATEL,BHAGIBEN PATEL,PATEL MAFABHAI VITTHALDAS,PATEL KANKUBEN VITTHALDAS,PATEL PASHIBEN VITTHALDAS,PATEL SHANTIBEN VITTHALDAS,PATEL HIRABEN VITTHALDAS	
4121	CRA/553/2016	11/01/2017	JIVABHAI VASHRAMBHAI DESAI,LALABHAI VASHRAMBHAI DESAI	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINUBHAI KANTIBHAI PATEL,JAYANTIBHAI MOHANBHAI PATEL,PATEL DASHRATHBHAI MOHANBHAI,PATEL KANKUBEN MOHANBHAI,PATEL SITABEN MOHANBHAI	
4122	CRA/554/2016	11/01/2017	MANEKLAL JIVABHAI DESAI,PATEL ARVINDBHAI RAMJIBHAI,PATEL RAJENDRABHAI RAMJIBHAI,PATEL JITENDRABHAI RAMJIBHAI,PATEL BHARATBHAI HIRALAL,LEGAL HEIRS OF DECEASED PATEL JAYANTIBHAI NARAYANDAS,JYOTIBEN JAYANTIBHAI NARAYANDAS,JIGNESHBHAI JAYANTIBHAI NARAYANDAS,PATEL MANILAL NARAYANDAS,PATEL ARVINDBHAI ISHWARBHAI	MS NIYATI K SHAH,MR.D K.PUJ	PATEL HITESHKUMAR NATVARLAL,PATEL UMESH MANGALDAS,VINBHAI KANTIBHAI PATEL,LEGAL HEIRS OF PATEL JETHABHAI AMBARAM,RAMANBHAI JETHABHAI PATEL,BHARATBHAI JETHABHAI PATEL,KANUBHAI JETHABHAI PATEL	
4123	CRA/557/2016	03/07/2018	RAMBHAI KANAKCHANDRA BHAYAVALA,SURENDRABHAI KANAKCHANDRA BHAYAVAL,DEVENDRABHAIO KANAKCHANDRA BHAYAVALA,MAHESHBHAI KANAKCHANDRA BHAYAVALA	MS AMI N BHATT	PRADEEPBHAI JIVKUBHAI DHANDHAL,KAMLESHBHAI JIVKUBHAI DHANDHAL,USHABEN JIVKUBHAI DHANDHAL,GITABEN JIVKUBHAI DHANDHAL,LAKHUBHAI KANAKCHANDRA,SUSHILABEN KANAKCHANDRA,NIRMALABEN KANAKCHANDRA,INDIRABEN KANAKCHANDRA	RULE SERVED,RULE UNSERVED
4124	CRA/558/2016	18/01/2017	TENSILE STEEL LTD.,	MR BOMI H SETHNA	R.A. SCRAP TRADERS,PUNJAB AND MAHARASHTRA CO.OP. BANK LTD.,MATEX NET PVT. LTD.	
4125	CRA/560/2016	18/09/2019	BHAVNABEN W/O HASMUKHBHAI CHATURBHAI PATEL,	MR YV BRAHMBHATT	NARENDRBHAI RAVJIBHAI PATEL,HARSHADBHAI RAVJIBHAI PATEL,NILESHBHAI RAVJIBHAI PATEL,HERIS OF DECD. JAGDISHBHAI RAVJIBHAI PATEL,SHRMISTHABEN JAGDISHBHAI PATEL,YADHIKKUMAR JAGDISHBHAI PATEL,LAVESHKUMAR JAGDISHBHAI PATEL,DAXABEN W/O HASMUKHBHAI MANIBHAI PATEL	,REFUSED SERVED (N) (10)
4126	CRA/562/2016	23/10/2018	VASUMATIBEN BHOGILAL BACHKANIWALA,DARSHAN BHOGILAL BACHKANIWALA	MR AB MUNSHI	KAMLESHBHAI BHOGILAL BACHKANIWALA,	MR PM LAKHANI,MRS R P LAKHANI
4127	CRA/563/2016	10/08/2017	GUJARAT STATE PETRONET LIMITED,	MR ASPI M KAPADIA	MAHAMAD AADAM BADAT,	NOTICE SERVED BY DS

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4128	CRA/564/2016	10/08/2017	GUJARAT STATE PETRONATE LIMITED,	MR ASPI M KAPADIA	SULEMAN HAJI YUSUF HANSAROD,	NOTICE SERVED BY DS
4129	CRA/565/2016	10/08/2017	GUJARAT STATE PETRONET LIMITED,	MR ASPI M KAPADIA	SURESHBHAI DALPATBHAI PANCHAL,DINESHBHAI DALPATBHAI PANCHAL	NOTICE SERVED BY DS
4130	CRA/566/2016	10/08/2017	GUJARAT STATE PETRONET LIMITED,	MR ASPI M KAPADIA	GULAM MAHAMAD IBRAHIM BHOPAL,	NOTICE UNSERVED
4131	CRA/567/2016	10/08/2017	GUJARAT STATE PETRONET LIMITED,	MR ASPI M KAPADIA	PATEL RAJESHBHAI MAGANBHAI,	NOTICE SERVED BY DS
4132	CRA/568/2016	10/08/2017	GUJARAT STATE PETRONET LIMITED,	MR ASPI M KAPADIA	MAHMAD ALI ISMAIL PATEL,	NOTICE UNSERVED
4133	CRA/569/2016	10/08/2017	GUJARAT STATE PETRONET LIMITED,	MR ASPI M KAPADIA	AYUB MAHMAD PATEL,	NOTICE UNSERVED
4134	CRA/572/2016	16/12/2016	ASHOK KISHORBHAI COKSHI,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	MADHURIBEN RAJENDRAKUMAR SONI,	
4135	CRA/573/2016	08/11/2017	ARVINDSINH VIBHAJI JADEJA,	MR DIVYESH SEJPAL	HEIRS OF LDECEASED BIPINBHAI CHHOTUBHAI PATEL,DILIPBHAI CHHOTUBHAI PATEL,RITABEN CHHOTUBHAI PATEL,HITESHKUMAR NARAYANDAS KAPADIYA,HEIRS OF KHENGARJIBHAI GAGUBHA AND CHATURSINH GAGUBHA JADEJA,ANIRUDHHSINH CHATURSINH JADEJA,KHAMABA SAHDEVSINH GOHIL (D/O KHENGARSINH),PRASANNBA DILIPSINH VAGHELA (D/O KHENGARSINH),DILHARBA VIBHAJI JADEJA (WD/O VIBHAJI KHENGARJI JADEJA),DHIRAJBA VINRAJSINH SARVAIYA (D/O CHATURSINH GAGUBHA JADEJA),KIRTISINH VIBHAJI JADEJA FOR SELF AND AS THE POWER OF ATTORNEY HOLDER OF PET.NO.2/1 TO 2/5,HEIRS OF DECASED TIMBABHAI LADHABHAI BORICHA,BIPINBHAI TIMBABHAI BORICH,PARESHBHAI TIMBABAHI BORICHA,NAYNABEN TIMBABHAI BORICHA,RASILABEN PANCHABHAI CHOVATIYA,HEIR OF DECEASED JANKI R. MANJERI,SHEHNAZ CHHOTUBHAI PATEL D/O DECEASED JANKI R. MANJERI AND	,NOTICE SERVED BY DS,NOTICE UNSERVED
4136	CRA/574/2016	08/11/2017	ARVINDSINH VIBHAJI JADEJA,	MR DIVYESH SEJPAL	HEIRS OF DECEASED BIPINBHAI CHHOTUBHAI PATEL,DILIPBHAI CHHOTUBHAI PATEL,RITABEN CHHOTUBHAI PATEL,HITESHKUMAR NARAYANDAS KAPADIYA,HEIRS OF KHENGARBHAI GAGUBHA AND CHATURSINH GAGUBHA JADEJA,ANIRUDHHSINH CHATURSINH JADEJA,KHAMABA SAHDEVSINH GOHIL (D/O KHENGARSINH),PRASANNBA DILIPSINH VAGHELA (D/O KHENGARSINH),DILHARBA VIBHAJI JADEJA (WD/O VIBHAJI KHENGARJI JADEJA),DHIRAJBA VINRAJSINH SARVAIYA (D/O CHATURSINH),KIRTISINH VIBHAJI JADEJA,HEIRS OF DECEASED TIMBABHAI LADHABHAI BORICHA,BIPINBHAI TIMBABHAI BORICHA,PARESHBHAI TIMBABHAI BORICHA,NAYNABEN TIMBABHAI BORICHA,RASILABEN PANCHABHAI CHOVATIYA,HEIR AND L.R OF DECEASED JANKI R.MANJERI	,NOTICE SERVED BY DS,NOTICE UNSERVED,DS AFF.NOT FILED (N)
4137	CRA/575/2016	19/09/2017	ISHWARBHAI ARJANBHAI DESAI,	MR VAIBHAV N SHETH	KETAN BHIKHUBHAI PATEL,	S M KIKANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4138	CRA/576/2016	06/11/2017	GIDDYON KALMENT CHRISTIAN,USHA KLAMENT CHRISTIAN	MR SUREN M SHAH	SAVITABEN DEVDUTT PARMAR,SESHIL DEVDUTT PARMAR,NOYAL DEVDUTT PARMAR,ARPAN DEVDUTT PARMAR	MR AMRISH K PANDYA
4139	CRA/580/2016	13/04/2017	HEMABEN PRAFULBHAI KANERIA,	MR DIPAL R RAVAIYA	L.H. OF DECD. DWARKADAS MATHURDAS SHAH - RAMESHCHANDRA DWARKADAS SHAH,LEGAL HEIRS OF DECD. DWARKADAS MATHURDAS,LAKSHMIDAS DWARKADAS SHAH,HIMMATLAL DWARKADAS SHAH,LEGAL HEIRS OF VRAJLAL DWARKADAS,LEGAL HEIRS OF KISHORBHAI VRAJLAL,LEGAL REPRESENTATIVES OF DECD. JITENDRABHAI VRAJLAL,LEGAL HEIRS OF DECD. SASHIKANTBHAI VRAJLAL SHAH,MIHIR KISHOREBHAI,RITABEN ARUNBHAI MUVHALA,SULOCHANABEN JITENDRABHAI SHAH,CHETANBHAI JITENDRABHAI SHAH,DIPIKABEN SASHIKANTBHAI SHAH,MEHULBHAI SASHIKANTBHAI SHAH,BIPINBHAI VRUJLAL SHAH,LEGAL HEIRS OF DECD. NURSINHDAS MATHURDAS,BHUPENDRABHAI NURSINHDAS SHAH,PRAVINBHAI NURSINHDAS SHAH,VIRENDRABHAI NURSINHDAS SHAH,SAMIRBHAI RASHMIKANT SHAH	,MR ASHISH M DAGLI
4140	CRA/585/2016	08/02/2017	RAJKUMAR JAYANTISINH,GHANSHYAM JAYANTISINH,RADHESHYAM JAYANTISINH	MR SP MAJMUDAR,MR. HJ KARATHIYA	SURAT VANKAR SANGH LTD.,RAMDEV XEROX,GAYATRI PARCEL	,MR MATAFER R PANDE
4141	CRA/586/2016	21/12/2016	H D F C BANK LTD,	MR ANIP A GANDHI	ASHIMA LIMITED,	MR AMAR N BHATT
4142	CRA/588/2016	28/08/2017	CHATURBHAI GORDHANBHAI PATEL (DUDHAT),	VAIDEHI K TRIVEDI,JITENDRA J PANDYA	BHUPENDRABHAI SOMABHAI PATEL,BARIA ICHHABEN KARSHANBHAI,BARIA KAMDABEN KARSHANBHAI,BARIA DHUDIBEN KARSHANBHAI,BARIA SAVITABEN NARANBHAI,NATUBHAI RAMABHAI SOLANKI,HARMANBHAI RAMABHAI SOLANKI,JAYANTIBHAI RAMABHAI SOLANKI,TARABEN W/O CHHAGANBHAI RAMABHAI SOLANKI,SANJAY CHHAGANBHAI SOLANKI,SANGITABEN D/O CHHAGANBHAI SOLANKI,BHIKHIBEN D/O RAMABHAI SOLANKI,JASHODABEN D/O RAMABHAI SOLANKI,SHAKRIBEN ALLIES SHAKIBEN D/O RAMABHAI SOLANKI	
4143	CRA/590/2016	13/01/2017	UPENDRABHAI DALASUKHBHAI PRAJAPATI,RAJESHBHAI DALSUKHBHAI PRAJAPATI	MR VISHAL C MEHTA	RANJIT ALIAS RAJESHBHAI BABULAL THAKKAR,KAMLABEN HARIBHAI JINABHAI,CHHOTABHAI JETHABHAI PRAJAPATI,SHANABHAI JETHABHAI PRAJAPATI,RAMESHBHAI GANESHBHAI PRAJAPATI,JASBHAI GANESHBHAI PRAJAPATI,RANJANBEN GANESHBHAI PRAJAPATI,PUNJIBEN D/O BECCHARBHAI,PARSOTTAMBHAI BECHARBHAI PRAJAPATI	
4144	CRA/591/2016	27/02/2018	PATEL SHANKERBHAI PARBATBHAI,PATEL JIVRAMBHAI PARBATBHAI	MR VC VAGHELA	THE DEPUTY COLLECTOR,MAMLATDAR,THAKORE (DHUDHECHA) VADANJI DAJHUJI,,PATEL JAYANTIBHAI KALUBHAI	NOTICE SERVED,MR DHAVAL M BAROT

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4145	CRA/593/2016	26/12/2018	LEGAL HEIRS OF DECD. BHUPAJI CHAMNJI RAJPUT,JAMNABEN BHUPAJI RAJPUT,BALVANTJI BHUPAJI RAJPUT,MATHURAJI BHUPAJI RAJPUT,LEGAL HEIRS OF RADMALJI BHUPAJI RAJPUT,AEVANBEN RADMALJI RAJPUT,YUVRAJ RADMALJI RAJPUT,AVTAR RADMALJI RAJPUT,MINOR _____	MR MP SHAH,MS. KRUTI M SHAH,MS. PAYAL M TUVAR	DEPUTY COLLECTOR OFFICE OF THE DEPUTY COLLECTOR,MAMLATDAR DHANERA,PRAVINSINH C RATHOD,KANAIYALAL RAMJIBHAI PATEL,DIPTIBEN KANAIYALAL PATEL,VIMLABEN KANAIYALAL PATEL,JAYSHRIBEN KANAIYALAL PATEL	,GOVERNMENT PLEADER,MR JIGAR M PATEL
4146	CRA/596/2016	21/12/2017	PUJABHAI KHEMABHAI PATEL,KAMLABEN PUNJABHAI PATEL	MR AM PAREKH	PATEL NATHABHAI KHEMABHAI,	MR MANISH S SHAH
4147	CRA/598/2016	06/10/2017	MUMAN AAIYUBBHAI GULAMBHAI BHORANIYA,MUMAN INAYTULLAH IBRAHIMBHAI BHORANIYA	MR PANKAJ S CHAUDHARY	NEDARIYA UMARBHAI NASIRBHAI,NEDARIYA IMRANBHAI NASIRBHAI,NEDARIYA SOYABBHAI NASIRBHAI,NEDARIYA ISMAILBHAI RAJEBHAI- SINCE DECEASED THROUGH HEIRS AND L.R.,NEDARIYA HAROONBHAI ISMAILBHAI,NEDARIYA ISRAIL ISMAILBHAI,NEDARIYA SHARIFBHAI RAJEBHAI - SINCE DECD. THROUGH HEIRS AND LEGAL REPRESENTATIVES,NEDARIYA MAHMADBHAI SHARIFBHAI,NEDARIYA ABDUL RAZAKBHAI SHARIFBHAI,NEDARIYA NAIMBHAI SHARIFBHAI,NEDARIYA HIFJUR REHMAN SHARIFBHAI,NEDARIYA ABDULBHAI RAJEBHAI - SINCE DECD. THROUGH HEIRS AND LEGAL REPRESENTATIVES,NEDARIYA ASLAMBHAI ABDULBHAI,NEDARIYA AADAMBHAI RAJEBHAI - SINCE DECD. THROUGH HEIRS AND LEGAL REPRESENTATIVES,FATEMABAI WD/O. AADAMBHAI RAJEBHAI,RAFIKBHAI AADAMBHAI NEDARIYA,SAJEDABEN AADAMBHAI NEDARIYA,SUMIYABEN AADAMBHAI NEDARIYA,FAJLURAHEMAN AADAMBHAI NEDARIYA,NEDARIYA IBRAHIMBHAI RAJEBHAI,NEDARIYA IDRISHBHAI RAJEBHAI,NEDARIYA RAHIMBHAI VALIBHAI - SINCE DECD. THROUGH HEIRS AND LEGAL REPRESENTATIVES,AMINABEN WD/O. NEDARIYA RAHIMBHAI VALIBHAI,NEDARIYA HANIFBHAI RAHIMBHAI,NEDARIYA ABUBAKAR RAHIMBHAI,NEDARIYA IRFANBHAI RAHIMBHAI,NEDARIYA SAJIDBHAI RAHIMBHAI,RAHIMABEN D/O. NEDARIYA RAHIMBHAI VALIBHAI AND W/O. NEDARIYA IMRAN NASIR,NEDARIYA REHANABEN D/O. NEDARIYA RAHIMBHAI VALIBHAI AND W/O. NEDARIYA ABUBAKAR ISMAIL,NEDARIYA SULEMAN VALIBHAI,MARIYAMBEN WD/O. SULEMAN VALIBHAI,NEDARIYA ABDUL VAHID SULEMAN,NEDARIYA FAROOQ SULEMAN,NEDARIYA ABDUL SAMAD SULEMAN,NEDARIYA HAJRABEN D/O. SULEMAN VALIBHAI AND W/O. NEDARIYA USMAN NOORMAHMAD,NEDARIYA TAHERABEN D/O. SULEMAN VALIBHAI AND W/O. ABDUL DAUD IBRAHIM VANARA,NEDARIYA MAHEBOODBHAI ISMAILBHAI,NEDARIYA UMARBHAI SARIFBHAI	DS AFF.NOT FILED (N)
4148	CRA/600/2016	24/07/2017	L H OF KANTILAL TRIBHOVANDAS SONI,PRADIP KANTILAL SONI,BHAVNABEN D/O. KANTILAL SONI	JENIL M SHAH	LEGAL HEIRS OF MULJIBHAI DESAIBHAI PATEL,SURYAKANT ALIAS SURESHBHAI MULJIBHAI PATEL,KIRITKUMAR MULJIBHAI PATEL	,DS AFF.NOT FILED (N),MR AR MAJMUDAR

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4149	CRA/601/2016	24/07/2017	L H OF KANTILAL TRIBHOVANDAS SONI,PRADIP KANTILAL SONI,BHAVNABEN D/O. KANTILAL SONI	JENIL M SHAH	LEGAL HEIRS OF MULJIBHAI DESAIBHAI PATEL,SURYAKANT ALIAS SURESHBHAI MULJIBHAI PATEL,KIRITKUMAR MULJIBHAI PATEL	,DS AFF.NOT FILED (N),MR AR MAJMUDAR
4150	CRA/602/2016	08/03/2017	MAYURSEN KAMLESHKUMAR CONTRACTOR,	MR G R MANAV	HETALBEN MAYURBHAI CONTRACTOR,	NOTICE SERVED BY DS
4151	CRA/605/2016	17/01/2017	ASLAMBHAI UMARBHAI BILKHIYA,	MR MA KHARADI	BAKULBHAI BABULAL @ HARIDAS SAMPAT,KIRTIBHAI BABULAL @ HARIDAS SAMPAT,PARIMALBHAI BABULAL @ HARIDAS SAMPAT,HIMANSUBHAI BABULAL @ HARIDAS SAMPAT,PURNIMABEN BABULAL @ HARIDAS SAMPAT W/O. SRIKANT ACHAR,VASTALABEN BABULAL @ HARIDAS SAMPAT W/O. KETAN V UDESHI	
4152	CRA/2/2017	10/12/2020	SUZLON INFRASCTUCTURE LIMITED,SYNEFRA ENGINEERING AND CONSTRUCTION LIITED,ASPEN INFRASTRUCTURE LIMITED	THAKKAR AND PAHWA ADVOCATES	YASHOVARDHAN LALITKUMAR JAISWAL,UTKARSH LALITKUMAR JAISWAL,PRATIMABEN LALITKUMAR JAISWAL,DISMAN PHARMACEUTICAL AND CHEMICALS LIMITED,NEHUL MANHARBHAI PATEL	RULE SERVED,RULE SERVED BY DS
4153	CRA/3/2017	27/12/2017	AXIS BANK LTD,	M/S WADIAGHANDY AND CO	CITY GOLD ENTERTAINMENT LTD,KAILASH DARSHAN HOUSING DEVELOPMENT (GUJ) PVT LTD	RULE SERVED,(MRS MAUNA M BHATT)
4154	CRA/4/2017	27/11/2018	PROMOTER- SHREE JAY RATNADEEP CO-OPERATIVE SOCIETY,JAYKISHAN RATANJI TAILOR,MANEKBEN JAYKISHAN TAILOR	MR NK MAJMUDAR	TRUSTEES OF BILIMORA PARSI JARTHOSHTI ANJUMAN TRUST,MARZBAN NADIRSHA BARIYA,NOSHIR BAHERAMSHA BADHANI,DHANJISHA NADARSHA AWARI,JIMI GEYOMARD DANDIWALA	,MR DHAVAL D VYAS
4155	CRA/5/2017	26/07/2017	KOLI HIRAJI MADHUJI,KOLI KARSHANJI MADHUJI,KOLI SAMUBEN RAMCHANDJI,KOLI JABABEN RAMJI,KOLI DEVAJI RAMAJI,KOLI DAHIBEN RAMAJI,KOLI DINESHBAHI RAMAJI,KOLI BABUBEN RAMAJI,KOLI CHANDUJI RAMAJI,KOLI NARSINHBAHI RAMAJI,KOLI KANTABEN RAMAJI,KOLI SURESHBHAI RAMAJI	MR AMIT N CHAUDHARY	KOLI PRATAPJI SARDARJI,KOLI CHOTHAJI LAKHAJI	MR P P MAJMUDAR
4156	CRA/6/2017	18/02/2020	TRIBHOVANBHAI GOKALBHAI AMRUTIYA OWNER OF JAYDEEP INDUSTRIES,	MR SAMIR AFZAL KHAN	JAYESHKUMAR HIRALAL,HIRALAL JAMNADAS	(MR SANDEEP N BHATT),MS SONAL S BHATT
4157	CRA/7/2017	09/08/2017	JASUBEN WD/O SHUKKARBHAI SONUBHAI,NARESHBHAI SHUKKARBHAI VAD,AJAYBHAI SHUKKARBHAI VAD,LAKSHUBHAI SONUBHAI VAD,RAMANBHAI SONUBHAI VAD,JAYANTIBHAI SONUBHAI VAD,AMRATBHAI SONUBHAI VAD,KANTABEN MANGUBHAI VAD,RUPABEN MANGUBHAI VAD,PARUBEN MANGUBHAI VAD,SHOBHNABEN MANGUBHAI VAD,JAYABEN WD/O JAYESHBHAI MANGUBHAI	MS DHARA M SHAH	SUREKHABEN AMRATBHAI PATEL,NIMESHBHAI AMRATBHAI PATEL,HIMANSHUBHAI AMRATBHAI PATEL,MAMLATDAR, DHARAMPUR,DEPUTY COLLECTOR, DHARAMPUR	,(MR SUNIL C PATEL)
4158	CRA/13/2017	05/03/2019	MAHENDRABHAI BHAGWANDAS LAD,DHANSUKHBHAI BHAGWANDAS LAD,VITTHALBHAI BHAGWANDAS LAD,HASUBEN WD/O NAGINBHAI BHAGWANDAS LAD,ASHABEN D/O NAGINBHAI BHAGWANDAS,DEEPAKBHAI NAGINBHAI LAD,HEMUBEN @ HAMLATABEN D/O NAGINBHAI BHAGWNADAS LAD,SATISHBHAI NAGINBHAI LAD,HEENABEN D/O NAGINBHAI BHAGWANDAS	(MR DHIRENDRA MEHTA)	KAMUBEN BHAGANDAS LAD W/O MOHANBHAI BHULABHAI,RAMILABEN BHAGWAN DAS LAD W/O THAKORBHAI KANJUIBHAI,JASUBEN ALIAS REVABEN WD/O GOVINDBHIA LAD,RANJANBEN D/O GOVINDBHAI LAD AND W/O MAGANLAL PRAJAPATI,DAKSHABEN D/O GOVINDBHAI LAD AND W/O DEEPAKLAL,GEETABEN D/O GOVINDBHAI LAD AND W/O RAJESHBHAI ISHWARBHAI,MANISHABEN D/O GOVINDBHAI LAD AND W/O DHARMESHKUMAR MAGANBHAI LAD,SHASHIKANTBHAI GOVINDBHAI LAD	,MR KM PARIKH
4159	CRA/17/2017	16/01/2017	MAHENDRASINH CHANDUBHA JADEJA,GAMBHIRSINH BHAGVATSINH JADEJA	MR VIJAY H NANGESH	JAGABHAI VEJANANDBHAI VARU,DHARANATBHAI VEJANANDBHAI VARU,RADHUBEN VEJANANDBHAI VARU W/O. JESHABHAI JIVABHAI LAGARIA	

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4160	CRA/20/2017	20/03/2017	KESHAVLAL PRABHUBHAI PATEL,BHARATBHAI KESHAVLAL PATEL,NITINKUMAR KESHAVLAL PATEL,PARESHBHAI PARSHOTTAMBHAI PATEL,DIPTIBEN BHARATBHAI PATEL,KANTIBHAI RAMJIBHAI MISTRY,BHARATBHAI RAMJIBHAI MISTRY,KIRANKUMAR RAMJIBHAI MISTRY	MR MP PRAJAPATI	THAKUBEN BHIKHABHAI VAGHRI,MADHUBEN BHIKHABHAI VAGHRI,HEIRS OF DECEASED VAKHTUBEN BHIKHABHAI,BHUPATBHAI LAGHUBHAI VAGHRI,BHARATBHAI LAGHUBHAI VAGHRI,NATUBHAI LAGHUBHAI VAGHRI,KADUBHAI LAGHUBHAI VAGHRI,GAGUBHAI BHIKHABHAI VAGHRI,BHAVUBHAI BHIKHABHAI VAGHRI,VELABHAI BHIKHABHAI VAGHRI,KANUBHAI BHIKHABHAI VAGHRI	
4161	CRA/21/2017	19/11/2018	PRABHABEN WD/O MOHANLAL ATMARAM,RAMESHBHAI MOHANLAL ATMARAM,DILIPBHAI MOHANLAL ATMARAM,PUSHPABEN D/O MOHANLAL ATMARAM	MR AMIT V THAKKAR	BHARTIBEN MANSUKHBHAI CHHEDA,LINABEN KISHORBHAI CHHEDA	(MR DEEPAK M SHAH),MR RAJAN D SHAH
4162	CRA/22/2017	19/11/2018	PRABHABEN WD/O MOHANLAL ATMARAM,RAMESHBHAI MOHANLAL ATMARAM,DILIPBHAI MOHANLAL ATMARAM,PUSHPABEN D/O MOHANLAL ATMARAM	MR AMIT V THAKKAR	BHARTIBEN MANSUKHBHAI CHHEDA,LINABEN KISHORBHAI CHHEDA	(MR DEEPAK M SHAH),MR RAJAN D SHAH
4163	CRA/23/2017	09/02/2017	NAROTTAMBHAI GOVINDBHAI KACHHATIYA,NANUBEN GOVINDBHAI KACHHATIYA (EXPIRED),ANANDBHAI GOVINDBHAI KACHHATIYA,BHARATBHAI ANANDBHAI KACHHATIYA	MR PREMAL R JOSHI	MULRAJ @ MUKESHBHAI GOVINDBHAI KACHHATIYA,	
4164	CRA/25/2017	22/05/2019	SWAMINARAYAN SARVOPARI SIDHANT DIGVIJAY TRUST,SHANTILAL CHATURBHAI PATEL	MR RAVINDRA SHAH	RAMESHBHAI PRABHULAL PUJARA,GUJARAT STATE SECRETARY REVENUE COLLECTOR, GANDHINAGAR,GANDHINAGAR URBAN DEVELOPMENT AUTHORITY,DISTRICT INSPECTOR LAND RECORD OFFICER OFFICE OF DILR,TEJASH SHANTILAL SHAH,JAGDISHBHAI K.THAKKAR,HIMANSHUBHAI ISHWARBHAI PATEL,GITABEN DHANESHBHAI SONI,HETAL JIGNESHBHAI PATEL,SWAMISHRI SATYASANKALPDAS GURU SWAMI DEVNANDDASJI,SWAMI BHAKTAVATSAL DASJI GURU SWAMI DEVNANDDASJI,SWAMI NIRGUNJIVANDASJI GURU SWAMI DEVNANDDASJI,PURSHOTTAMBHAI NARANBHAI RAMANI,PRADHUMANKUMAR CHIMANLAL SONI,PARESHBHAI CHINUBHAI THAKKAR,RAJESHBHAI SHANTILAL ABASANA	,GOVERNMENT PLEADER,RULE SERVED BY DS,MR SATYAM Y CHHAYA,MR SAURABH M PATEL
4165	CRA/28/2017	28/01/2019	LEGAL HEIRS OF DECEASED NATUBHAI TRIBHOVANDAS PATEL,VANDANABEN NATUBHAI PATEL,MILIND NATUBHAI PATEL,NITIN NATUBHAI PATEL THROU. POA VANDANABEN NATUBHAI PATEL,PARUL YOGESHBHAI PATEL THROU. POA MILIND NATUBHAI PATEL	MR KM SHETH	LEGAL HIERS OF DECEASED CHIMANLAL TRIKAMLAL RANA,MADHUBEN W/O CHIMANLAL RANA,RAMESH CHIMANLAL RANA,RAJESH CHIMANLAL RANA,KAUSHIK CHIMANLAL RANA,SHANABHAI TRIKAMLAL RANA,PARSOTTAMBHAI TRIKAMLAL RANA,MANGALBHAI TRIKAMLAL RANA,VITTHALBHAI TRIKAMLAL RANA,BABUBHAI TRIKAMLAL RANA,NATVARLAL TRIKAMLAL RANA,NAVNITLAL TRIKAMLAL RANA,M/S KRISHNA TRADERS THROUGH ATUL AMRATLAL PATEL	,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR MIHIR H PATHAK
4166	CRA/30/2017	18/01/2017	S.S.TOSHNIWAL,SANJAY TOSHNIWAL	MR ANIP A GANDHI,MR TEJAS P SATTA	JAY CHLORO CHEM, A PARTNERSHIP FIRM,TOSHNIVAL CHEMICAL AND INDUSTRIES LIMITED,	
4167	CRA/31/2017	19/01/2017	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR CO OPERATIVE CREDIT SOCIETY,PATEL VIJAYKUMAR GANGARAM	
4168	CRA/32/2017	19/01/2017	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR CO OPERATIVE CREDIT SOCIETY,PATEL KANUBHAI MADHAVLAL	

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4169	CRA/33/2017	19/01/2017	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR CO OPERATIVE CREDIT SOCIETY,VIRBALABEN GORDHANBHAI BHAVSAR	
4170	CRA/34/2017	19/01/2017	DESAI VIRAMBHAI ZAVERBHAI,	(MR NIKHIL S KARIEL)	SARDAR CO OPERATIVE CREDIT SOCIETY,KIRTIKUMAR RAVISHANKAR MEHTA	
4171	CRA/35/2017	20/01/2017	MORBHAI LALJIBHAI BAMBHANIYA,CHATURBHAI SHAMJIBHAI OLAKIYA,KASTURBHAI SHAMJIBHAI OLAKHIYA,HANSRAJBHAI BHUTABHAI OLAKIYA	MR.DEVENDRA H PANDYA	KUNVARABHAI SONDABHAI BAMBHANIYA,	
4172	CRA/39/2017	22/02/2017	JAYSUKHBHAI POPATLAL KAKKAD,SHREE PUSPABEN JAYSUKHLAL KAKKAD,SHREE BHARATKUMAR JAYSUKHLAL KAKKAD,SHREE NITABEN JAYSUKHLAL KAKKAD,BHAVESH KUMAR JAYSUKHLAL KAKKAD	DECEASED LITIGANT,MR BHAVESH D HAJARE,MR MA THAKKAR	YOGNESHKUMAR MANILAL KOTAK,NIRMALABEN GORDHANDAS	MR MEHUL S SHAH
4173	CRA/41/2017	11/04/2017	NITESHKUMAR KUMARPAL DOSHI,URVILKUMAR KUMARPAL DOSHI	MR MB PARIKH	SEVANTIBHAI KNAJIBHAI PATEL,HASMUKHABHAI JAYANTILAL DOSHI,KUMARPAL MOTILAL DOSHI-DECD. THROUGH LEGAL HEIRS,,MANGUBEN WD/O KUMARPAL MOTILAL,DHRAMENDRAKUMAR S/O KUMARPAL MOTILAL,URESHKUMAR S/O KUMARPAL MOTILAL,LATISHKUMAR S/O KUMARPAL MOTILAL,PRAVINBHAI JAYANTILAL DOSHI,VASUBEN D/O JAYANTILAL MOTILAL DOSHI,MUDRIKABEN D/O JAYANTILAL DOSHI,PRAVINABEN D/O JAYANTILAL MOTILAL DOSHI,LEGAL HEIRS OF DECD. SAVITABEN D/O MOTILAL DHOLABHAI DOSHI,VIPULKUMAR SHAKARCHAND SHAH,HANSABEN SHAKARCHAND SHAH,MADHUBEN SHAKARCHAND SHAH,SADGUNABEN SHAKARCHAND SHAH,KAILASHBEN D/O MOTILAL DHOLABHAI DOSHI -DECD. THROUGH LEGAL HEIRS,CHETANKUMAR MAHENDRABHAI SHAH,NANDABEN MAHENDRABHAI SHAH,ALPABEN MAHENDRABHAI SHAH,HARSHABEN MAHENDRABHAI SHAH,KOKILABEN D/O MOTILAL DHOLABHAI DOSHI,URMILABEN D/O MOTILAL DHOLABHAI DOSHI,DINABEN D/O MOTILAL DHOLABHAI DOSHI	,MR UM SHASTRI,MR GAURAV S MATHUR
4174	CRA/42/2017	25/01/2017	RASSIWALA RASHIDABEN DAWOODIBHAI W/O LATHIWALA ABBAS HATIMBHAI,	MR A A ZABUAWALA	LATIWALA ABBAS HATIMBHAI,	MR K I KAZI
4175	CRA/43/2017	05/05/2017	LAKHDHIRSINH SAJUBHA ZALA,	MS SANDHYA D NATANI	RAMNIK SHANTILAL VIPANI,PRAFULABEN W/D. LATE RAMNIK SHANTILAL VIPANI,NITINBHAI S/O. LATE RAMNIK SHANTILAL VIPANI,BINABEN RAMNIKLAL VIPANI	
4176	CRA/44/2017	23/07/2019	BARODA WINES REGISTERED PARTNERSHIP FIRM,PURNIMABEN MOHANBHAI PATEL,CHINTAN MAHENDRABHAI PATEL	MR DIPEN C SHAH	NADIAD WINES A PARTNERSHIP FIRM,SATYAKETU VITTHALBHAI PATEL,TULSI VITTHALBHAI PATEL,HEMABEN W/O VITTHALBHAI P. PATEL	NOTICE SERVED BY DS,MR SHITAL R PATEL
4177	CRA/45/2017	09/08/2017	SAGAR PRABHUBHAI AMBARAM,SAGAR BHIKHABHAI AMBARAM,SAGAR KALABHAI RANCHHODBHAI,SAGAR MULJIBHAI KALABHAI,SAGAR ISHWARBHAI KALABHAI	MR MANISH S SHAH	STATE OF GUJARAT,MAMLATDAR VADALI,THAKARDA ALKHIBEN W/D OF DECEASED NARAJI KODARJI,THAKARDA KACHASRABHAI NARAJI,THAKARDA DHULABHAI NARAJI,THAKARDA BABUBHAI NARAJI,THAKARDA GANABHAI NARAJI,THAKARDA PUNJABHAI NARAJI,THAKARDA ISHWARBHAI DANLAJI,THAKARDA CHANDUBHAI DANLAJI	,GOVERNMENT PLEADER,MR R.K.MANSURI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4178	CRA/46/2017	17/03/2017	LALJI NARAN HIRANI,	MR VISHAL T. PATEL	RAVJI SHIVJI SENGHANI,	MR DHAVAL D VYAS
4179	CRA/47/2017	27/11/2017	M/S STELMEC LTD,HAMZA ARSIWALA -MANAGING DIRECTOR OF M/S STELMEC LTD,	MR PARTHIV B SHAH	M/S SHRIJEE BUILDERS,	
4180	CRA/48/2017	12/06/2017	BALKRISHNA KELU NAIR,	MR DIPAK H SINDHI	DEVENDRAKUMAR NARSINGHRAJ SALECHA,	MR VIMAL A PUROHIT
4181	CRA/51/2017	18/04/2017	SUNITKUMAR @ SUNIDHI THAKORBHAI PATEL,	MR JITENDRA M PATEL	VASANTBHAI JASUBHAI PATEL,	
4182	CRA/52/2017	24/04/2019	JELIBEN D/O CHHANJIBHAI AND W/O GOVINDBHAI KALYANBHAI,KASHIBEN @ KANCHANBEN D/O CHHANJIBHAI AND W/O PRABHUBHAI RANCHHODBHAI SOLANKI,ARVINDBHAI @ ISHWARBHAI CHHITUBHAI MAHAYAVANSHI,RAKESHBHAI CHHITUBHAI MAHAYAVANSHI,BALUBHAI CHHANJIBHAI MAHAYAVANSHI,LALITABEN D/O CHHANJIBHAI AND W/O BALUBHAI CHHIBHABHAI,NIRUBEN WD/O CHHITUBHAI CHHANJIBHAI,UPENDRABHAI VIRJIBHAI BHIKHADIYA,NAVINBHAI BHIKHABHAI PATEL,HARSHILBHAI NAVINBHAI PATEL	MR HARSH M SURTI	JASHUBEN WD/O DAHYABHAI DAYALBHAI,PINABEN DAHYABHAI PARMAR,ASHOKBHAI DAHYABHAI PARMAR,RAJNIKANT DAHYABHAI PARMAR	MR DHIRAJ M PATEL,MR MAULIK R SHAH
4183	CRA/56/2017	28/02/2018	JAYSHREEBEN KISHORBHAI VALA,	MR PV PATADIYA	BABIBEN BABAJI SOLANKI,	MR NL RAMNANI
4184	CRA/58/2017	03/02/2017	PATEL JOITIBEN WD/O SHIVRAM LALCHANDDAS,PATEL PRAVINBHAI MANILAL,PATEL DEVENDRABHAI MANILAL,PATEL HASMUKHBHAI MANILAL,PATEL PRAKASHBHAI MANILAL,PATEL BALDEVBHAI SHIVRAMDAS,PATEL KANTABEN D/O SHIVRAM LALCHANDDAS & W/O PATEL PARSHOTTAMDAS AMBARAM,PATEL SHARDABEN D/O SHIVRAM LALCHANDDAS AND W/O PATEL KANTILAL DWARKADAS	MR SIRAJ R GORI	PATEL HITENDRAKUMAR MATHURDAS,	
4185	CRA/59/2017	23/03/2017	ARVINDBHAI DEVJIBHAI MISTRI,	MR JIGAR D DAVE	HARSADRAI PARSADRAI SHATRI,	MR VAIBHAV N SHETH
4186	CRA/60/2017	06/02/2017	SACHIN ROHITKUMAR RINGWALA,	MR HRIDAY BUCH	KANTILAL RAICHAND SHAH,AHMEDABAD MUNICIPAL CORPORATION	
4187	CRA/61/2017	06/11/2017	LEGAL HEIRS AND REPRESENTATIVES OF DECEASED,CHANDRIKABEN RAMANIKLAL LUHAR,YOGESHBHAI RAMANIKLAL LUHAR,RAJESHBHAI RAMANIKLAL LUHAR,ANILABEN RAMANIKLAL LUHAR,CHHABILBHAI HARGOVINDBHAI LUHAR	MR AB GATESHANIYA	LEGAL HEIR AND REPRESENTATIVE OF DECEASED,THAKKAR NURALI NURMAHAMMADBHAI	,MR MEHUL SHARAD SHAH
4188	CRA/63/2017	11/12/2017	RATHVA MANJULABEN CHANDUBHAI,	MR PM LAKHANI	RATHVA SHILABEN MUKESHBHAI,RATHVA LILABEN NAVSINHBHAI,RATHVA SHAKUNABEN SANJAYBHAI,RATHVA SARLABEN NAGENDRABHAI,ELECTION OFFICER	NOTICE SERVED
4189	CRA/65/2017	18/04/2017	PARESHBHAI JADAVBHAI LATHIA,BHARGAVBHAI JADAVBHAI LATHIA,DILIPBHAI JAYANTIBHAI LATHIA,GOVINDBHAI POPATBHAI LATHIA,PRAVINBHAI POPATBHAI LATHIA,MADHAVJIBHAI MOHANBHAI BHINGRADIA	MR JIGAR P RAVAL	CHANDANBEN D/O PARBHUBHAI PARSHOTAMBHAI,PADMABEN D/O PARBHUBHAI PARSHOTAMBHAI,PRAVINBHAI PARBHUBHAI PATEL,GITABEN AMRUTBHAI,ANJNABEN PRAVINBHAI,CHETANABEN AMRUTBHAI,JIGARBHAI AMRUTBHAI,SHEJALBEN AMRUTBHAI,VAISHALIBEN AMRUTBHAI	
4190	CRA/67/2017	25/07/2018	KISHOREKUMAR DINUBHAI RANA,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	VARSHABEN SHRIKANT JOSHI,	MR MANISH J PATEL
4191	CRA/68/2017	28/12/2018	HIMANSHU AMRITBHAI PATEL,AMRITBHAI KACHARABHAI PATEL,BIDHANBHAI AMRUTBHAI PATEL,DIPIKABEN AMRITBHAI PATEL,BHARTIBEN AMRITBHAI PATEL	MR NV GANDHI	PRACHI D./O BHAGWAT NARANBHAI PATEL,PARSHVA S/O. HIMANSHUBHAI PATEL	MR MITESH L RANGRAS
4192	CRA/69/2017	27/04/2017	GUJARAT STATE FERTILIZERS AND CHEMICALS LIMITED,	NANAVATI ASSOCIATES	OIL AND NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA

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4193	CRA/70/2017	09/02/2017	SHAH AMRUTLAL RAMCHANDRA,	MR KP CHAMPANERI	VIRAT TRANSLINE PARTNERSHIP FIRM,UNIQUE HOSIERY WORKS,MITA KASHYAP BAKSHI,SAILESH INDRAVADAN BAKSHI	
4194	CRA/71/2017	29/03/2017	ASHRAFBHAI ISMAILBHAI,	MR HARSHEEL D SHUKLA	SHAILESHGIRI MAHESHGIRI GOSWAMI,KAILASHGIRI MAHESHGIRI GOSWAMI,MEENABEN FULCHAND	NOTICE SERVED,NOTICE UNSERVED,(MR ASHOK K PADIA)
4195	CRA/72/2017	13/02/2017	DIPAKBHAI ARVINDBHAI DESAI,	MR SANDIP M PATEL,MR DA ZALA	MADARSHINH DEVISINH SOLANKI,DOLATBA JILUBHA SOLANKI,BHANUBEN RAJENDRAKUMAR RATHOD,BHANUBEN JITENDRASINH BARAD,NEHALBEN INDRAJITSINH SISODIYA	
4196	CRA/73/2017	22/03/2017	VIMAL DAIRY LTD.,	(MR RR SHAH)	VADILAL INTERNATIONAL PRIVATE LTD.,VADILAL INDUSTRIES LTD.,VADILAL ENTERPRISES LTD.	DR RAJESH H ACHARYA
4197	CRA/74/2017	22/03/2017	VIMAL DAIRY LTD.,	(MR RR SHAH)	VADILAL INTERNATIONAL PRIVATE LTD.,VADILAL INDUSTRIES LTD.,VADILAL ENTERPRISES LIMITED	DR RAJESH H ACHARYA
4198	CRA/75/2017	20/02/2017	SUBAHU MANGALDAS SHAH,PARSHOTTAMDAS GOBARBHAI,SURESHBHAI BHAYABHAI	MR AJ YAGNIK	ASHOK VATIKA PRIVATE LIMITED,SAUMIL PRABHODCHANDRA PATEL,MUKT JIVAN OWNERS ASSOCIATION,TRIBHOVANDAS KURJIBHAI PATEL,DINESHBHAI AMBALAL PATEL,BHARATBHAI VIRJIBHAI,ILESHBHAI RANCHHODBHAI BHADRA,RAMNIKLAL RANCHHODBHAI BHADRA,GIRISHBHAI PARSHOTTAMBHAI PATEL,SHWETABEN PRAMODCHANDRA PATEL,ANAND R PATEL,DINESHBHAI AMBALAL PATEL	
4199	CRA/76/2017	20/02/2017	SUBAHU MANGALDAS SHAH,PARSHOTTAMDAS GOBARBHAI,SURESHBHAI BHAYABHAI	MR AJ YAGNIK	ASHOK VATIKA PRIVATE LIMITED,SAUMIL PRABHODCHANDRA PATEL,MUKT JIVAN OWNERS ASSOCIATION,TRIBHOVANDAS KURJIBHAI PATEL,DINESHBHAI AMBALAL PATEL,BHARATBHAI VIRJIBHAI,ILESHBHAI RAMNIKLAL BHADRA,RAMNIKLAL RANCHHODBHAI BHADRA,GIRISHBHAI PARSHOTTAMBHAI PATEL,SHWETABEN PRAMODCHANDRA PATEL,ANAND R PATEL,DINESHBHAI AMBALAL PATEL	
4200	CRA/77/2017	20/02/2017	SUBAHU MANGALDAS SHAH,PARSHOTTAMDAS GOBARBHAI,SURESHBHAI BHAYABHAI	MR AJ YAGNIK	ASHOK VATIKA PRIVATE LIMITED,SAUMIL PRABHODCHANDRA PATEL,MUKT JIVAN OWNERS ASSOCIATION,TRIBHOVANDAS KURJIBHAI PATEL,DINESHBHAI AMBALAL PATEL,BHARATBHAI VIRJIBHAI,ILESHBHAI RAMNIKLAL BHADRA,RAMNIKLAL RANCHHODBHAI BHADRA,GIRISHBHAI PARSHOTTAMBHAI PATEL,SHWETABEN PRAMODCHANDRA PATEL,ANAND R PATEL,DINESHBHAI AMBALAL PATEL	
4201	CRA/81/2017	13/09/2017	DEVCHAND MOTIDAS SONI,	MR KV SHELAT	NANUBHAI SHAMALDAS PATEL,	(MR RA MISHRA), (AMBIKA A SHARMA)
4202	CRA/82/2017	22/03/2017	GANESHBHAI RAMABHAI PRAJAPATI,	MR SUNIL S JOSHI	RAMESHBHAI KHODABHAI BHARWAD, RESIDING AT,VALIBHAI ALIBHAI MOMIN,KASAMBHAI NABIBBHAI MOMIN,HALIMABEN WD/O HUSAINBHAI NABIBBHAI,HAIDERALI HUSAINBHAI MOMIN,FARJANABEN HUSAIBHAI,KANJIBHAI RAMABHAI PRAJAPATI,BHAKTIBHAI RAMABHAI PRAJAPATI	DS AFF.NOT FILED (N),MR MEHUL M MEHTA,MR NATVAR D BHARWAD,SHAILESHKUMAR H PATEL

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4203	CRA/83/2017	20/02/2017	MAHIPATBHAI RAMABHAI THAKOR,	MR JIGAR M PATEL	DECEASED VINUBHAI SHAMALBHAI THAKARDA,GAURIBEN VINUBHAI THAKARDA,MINOR MANOJ VINUBHAI THAKARDA,DAHIBEN,SURESHBHAI SHAMALBHAI THAKARDA,RANJITBHAI SHAMALBHAI THAKARDA	
4204	CRA/84/2017	24/03/2017	LEGAL HEIR OF DECEASED GAYAPRASAD @,MANGUBHAI MANIRAM KANOJIA	MR KM SHETH	LEGAL HEIRS OF DECEASED JASHODABEN JAGANNATH KANOJIA,BANSIBHAI JAGANNATH KANOJIA,RAJNIKANTH JAGANNATH KANOJIA	,MR SP MAJMUDAR,MR. HJ KARATHIYA
4205	CRA/86/2017	27/02/2017	HARIBHAI VITTHALBHAI PATEL,JIGNESH ALIAS APUBHAI RAVJIBHAI PATEL	MS MEGHA JANI	DINESHBHAI KANJIBHAI PARMAR,TUSHARBHAI KANJIBHAI PARMAR,MAHESHBHAI KANJIBHAI PARMAR,SUNILBHAI KANJIBHAI PARMAR,DAHESHBHAI KANJIBHAI PARMAR	
4206	CRA/87/2017	22/02/2017	PATEL JAYANTIBHAI SHIVDAS,PATEL NARANBHAI SHIVDAS,PATEL ISHWARDAS SHIVDAS,PATEL NATUBHAI SHIVDAS,PATEL BABUBHAI @ LABHUBHAI SHIVDAS	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	PATEL NARANBHAI BECHARDAS,PATEL KUNVERBEN NARANBHAI,PATEL BACHUBHAI NARANBHAI,PATEL RAMESHBHAI NARANBHAI,PATEL KALPESHBHAI NARANBHAI,MAMLATDAR	
4207	CRA/88/2017	26/06/2019	GOSWAMI SURESHPURI MADHAVPURI,GOSWAMI MAHESHPURI MADHAVPURI,GOSWAMI RAMESHPURI LAXMANPURI,GOSWAMI JYOTSHANABEN NATWARGIRI	MR NIRAV C SANGHAVI	PANCHAL KANUBHAI DALSUKHBHAI,	MR MIHIR H PATHAK
4208	CRA/89/2017	25/07/2018	NATUBHAI BECHARBHAI PATEL,ARVINDBHAI BECHARBHAI PATEL	MR. RAJAN J PATEL	KALIDAS BABARBHAI PATEL,BHUPATBHAI KESUBHAI GOHEL	NOTICE SERVED,MR PUNAM G GADHVI
4209	CRA/90/2017	21/12/2017	LEGAL HEIRS OF DECEASED CHHATURBHAI ASHABHAI BIN MATHURBHAI,MOHANBHAI CHATURBHAI THAKOR,RATILAL CHATURBHAI THAKOR,BHAILALBHAI CHATURBHAI THAKOR,VIMLABEN CHATURBHAI THAKOR,JASHODABEN CHATURBHAI THAKOR,LEGAL HEIRS OF DECEASED GOKALBHAI ASHABHAI BIN MATHURBHAI,MADHUBEN GOKALBHAI THAKOR,DHULABEN GOKALBHAI THAKOR,MANJULABEN GOKALBHAI THAKOR,KANTABEN GOKALBHAI THAKOR - (EXPIRED),KABHAIBHAI GOKALBHAI THAKOR,PARSHOTTAMBHAI GOKALBHAI THAKOR,TINABEN GOKALBHAI THAKOR,SAVITABEN GOKALBHAI THAKOR,LEGAL HEIRS OF DECEASED JETHABHAI ASHABHAI BIN MATHURBHAI,BACHHUBHAI JETHABHAI THAKOR,NAYNABEN JETHABHAI THAKOR	MR SHAILESH C SHARMA	VRAJESHBHAI JAYESHBHAI PATEL POWER OF ATTORNEY HOLDER OF,	MR. KISHAN H DAIYA
4210	CRA/91/2017	25/07/2018	NILAM BHAVESH SHAH,DAKSHABEN CHETANKUMAR SHAH,JYOTIBEN PRITESHBHAI AGRAWAL	MR TEJAS P SATTA	DARA RATANSHA MENDHORA,SAYRUS RATANSHAH MENDHORA,KAMALRUKH WD/O MEENU RATANSHAH MENDHORA,HANOZ MEENU MENDHORA,DERICK MEENU MENDHORA,FARIDA D/O RATANSHAH DHANJISHAH MENDHORA,MAHARUKH D/O RATANSHAH DHANJISHAH MENDHORA,ARANVAZ D/O SAROSH RATANSHAH AND WIFE OF NOSIR KHARSANI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
4211	CRA/92/2017	25/07/2018	NILAM BHAVESH SHAH,DAKSHABEN CHETANKUMAR SHAH,RAHUL KAILASHBHAI AGRAWAL	MR TEJAS P SATTA	DARA RATANSHA MENDHORA,SAYRUS RATANSHAH MENDHORA,KAMALRUKH WD/O MEENU RATANSHAH MENDHORA,HANOZ MEENU MENDHORA,DERICK MEENU MENDHORA,FARIDA D/O RATANSHAH DHANJISHAH MENDHORA,MAHARUKH D/O RATANSHAH DHANJISHAH MENDHORA,ARANVAZ D/O SAROSH RATANSHAH AND WIFE OF NOSIR KHARSANI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR AMIT V THAKKAR
4212	CRA/94/2017	14/03/2018	PANCHA DANA BATTA,MAVJI PANCHA BATTA,HARI PANCHA BATTA	MR MEHUL SHARAD SHAH	MADHUSUDAN PUNJABHAI CHAD,	MR PREMAL R JOSHI

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4213	CRA/96/2017	04/12/2019	PAWANKUMAR JAIN, PROJECT DIRECTOR,	NANAVATI & CO.	HIRABHAI ARJANBHAI JOTVA,HARDASBHAI HAMIRBHAI SOLANKI,UDABHAI NAVINBHAI SHAH,NAJEERBHAI ALIBHAI PANJA,LAKHABHAI BHAGVANBHAI BAMANIYA,BABUBHAI POLABHAI PARMAR,JODHABHAI NARANBHAI SABHAD,RANABHAI JESABHAI CHHATRODIA,KANABHAI RAMABHAI SOLANKI,VIJAYBHAI BODHABHAI KAMALIYA,RAJISHBHAI BHIMSIBHAI JOTVA,BHKHABHAI GOVINDBHAI SOLANKI,AAMADBHAI HASAMBHAI BATAK,JETHABHAI PUNJABHAI CHUDASAMA	NOTICE SERVED,MR PS CHAMPANERI
4214	CRA/98/2017	04/12/2017	GAJENDRABHAI MUKUNDLAL GANDHI,MANOJBHAI VISHNUPRASAD SHAH,HITESHBHAI KASUHIKBHAI DANGARWALA	MR KASHYAP R JOSHI	KISHORBHAI (MUKUNDBHAI) DAMODARBHAI SHAH,DILIPBHAI MULJIBHAI SHAH,PRINCIPLE CIVIL COURT,	NOTICE SERVED BY DS,DELETED,MS BHAVIKA H KOTECHA
4215	CRA/100/2017	14/06/2019	YUSUFBHAI SIDIKBHAI SHEKH,	MR NK MAJMUDAR	GANGABEN BHIKHABHAI PATANVADIYA,VISHNUBHAI BHIKHABHAI PATANVADIYA,KADIDAS BHIKHABHAI PATANVADIYA,JYOTSNABEN BHIKHABHAI PATANVADIYA,VALLABHBHAI SHANKARBHAI PATEL,INDRAVADAN AMBALAL PATEL,KANTILAL MOTIBHAI PATEL,GHANSHYAMBHAI RAMANBHAI PATEL,JITENDRABHAI RAMANBHAI PATEL,MANILAL BACHUBHAI PATEL,KALPESHBHAI BACHUBHAI PATEL,CHIMANLAL JAYSINGBHAI PATEL,JAYANTIBHAI JAYSINGBHAI PATEL,MAHESHBHAI VERABHAI PATEL,ROKFORT CEMENT PVT. LTD.,BRAHAMANI REAL PVT. LTD.,BINALBHAI RASIKLAL PATEL	,MR PARTHIV B SHAH
4216	CRA/103/2017	13/06/2019	KANTIBHAI MAGANBHAI PATEL,BHOLABHAI MAGANBHAI PATEL,BIPINKUMAR RAMANLAL PATEL,LEGAL HEIR OF REKHABEN RAMANLAL THROUGH NAVIN VISHNUBHAI PATEL,KANCHANBEN WD/O RAMANLAL PATEL,HARIBHAI MOTIBHAI PATEL,KAMLESHBHAI MOTIBHAI PATEL,HANSOYABEN MOTIBHAI PATEL,KAILASHBEN MOTIBHAI PATEL,RAMILABEN KAMLESHBHAI PATEL,KINJALBEN KAMLESHBHAI PATEL,KETU KAMLESHBHAI PATEL	(MR PARESH M DARJI)	PATEL SHARADBHAI MUKESHBHAI,DHIMANT KAMLESHBHAI PATEL	NOTICE SERVED,MR.D K.PUJ
4217	CRA/104/2017	21/12/2017	BHAVESHBHAI HARJIVANBHAI SAMANI,	(MR VIVEK N MAPARA)	HARJIVANDAS MATHURADAS SAMANI,	
4218	CRA/105/2017	22/02/2017	SALAR ABDULBHAI RASOOLBHAI,	MR MAYUR RAJGURU	PATEL MAHENDRABHAI NATVARLAL,	
4219	CRA/109/2017	07/06/2017	LEGAL HEIRS OF LAKHAMANBHAI RUDABHAI BAMBHANIYA,KADVIBEN LAKHAMANBHAI BAMBHANIYA,JAYABEN LAKHAMANBHAI BAMBHANIYA,VARSHABEN LAKHAMANBHAI BAMBHANIYA,NANJIBHAI LAKHAMANBHAI BAMBHANIYA,DEVSHIBHAI LAKHAMANBHAI BAMBHANIYA,HARESHBHAI LAKHAMANBHAI BAMBHANIYA,BHARATBHAI LAKHAMANBHAI BAMBHANIYA	MR ASHISH M DAGLI	LEGAL HEIRS OF BABUBHAI RUDABHAI BAMBHANIYA,KADVIBEN BABUBHAI BAMBHANIYA,BHANUBEN BABUBHAI BAMBHANIYA,LEGAL HEIRS OF LATE NARANBHAI RUDABHAI BAMBHANIYA,LAKHIBEN NARANBHAI BAMBHANIYA,KUNVARBEN NARANBHAI BAMBHANIYA,LEGAL HEIRS OF LATE BHIMABHAI NARANBHAI BAMBHANIYA,DUDHIBEN BHIMABHAI BAMBHANIYA,DINESHBHAI BHIMABHAI BAMBHANIYA,TINUBEN BHIMABHAI BAMBHANIYA,JAGRUTIBEN BHIMABHAI BAMBHANIYA	NOTICE NOT RECD BACK,NOTICE SERVED,MR AMAR D MITHANI

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4220	CRA/112/2017	07/05/2018	GAFULBHAI BHAYABHAI KANSARA,KHIMABHAI BHAYABHAI KANSARA	MR. KANJIBHAI M BHUT,MR.DEVENDRA H PANDYA	SHABBIR HUSAIN MOHMMAD AAMIN BAHELIM,	NOTICE UNSERVED
4221	CRA/115/2017	30/08/2018	CHOTUMIYA KALUMIYA MALEKH,SUBAMIYA KALUMIYA MALEKH	MR PUNAM G GADHVI	SAKINABIBI JIVIMIYA MALEKH,EMAMMIYA JIVAMIYA MALEKH,BHIKHUMIYA JIVAMIYA MALEKH,YASINMIYA JIVAMIYA MALEKH,SIRAJMIYA JIVAMIYA MALEKH,KALUMIYA JIVAMIYA MALEKH,HANIFABANU JIVAMIYA MALEKH W/O AKHBARMIYA,JOHARBANU JIVAMIYA MALEKH	MR TRILOK J PATEL
4222	CRA/122/2017	17/03/2017	MAZOON RUSTAMJI VIMA DALAL,JENNIFER MAZOON VIMA DALAL	MR RAXIT J DHOLAKIA	LEGAL HEIRS OF DECD. JITENDRAKUMAR CHANDULAL SHAH,JAYSHRIBEN JITENDRAKUMAR SHAH,DIMPIBEN JITENDRAKUMAR SHAH,DHRUSTIBEN JITENDRAKUMAR SHAH,KHYATIBEN JITENDRAKUMAR SHAH,KUSUMBEN GIRISHCHANDRA BHANSALI,MANISH GIRISHCHANDRA BHANSALI,CHINMAYAKUMAR GIRISHCHANDRA BHANSALI,CHETNABEN MANISHKUMAR BHANSALI,NASIR MAHMMAD KADAR MALEK,ISMAIL MOULVI MUSA MANKROD	,RULE NOT RECD BACK, (MR NIKHIL S KARIEL),MR HG CHAVDA
4223	CRA/125/2017	20/06/2019	DIPTI MANISHKUMAR LATHIGARA,D M JEWELLERS	MR DILIP L KANOJIYA	RITESH ASHOKBHAI SHAH,BHIKHUBHAI AMRUTLAL SHAH,TEJAS RAVINDRA PANDYA,DARSHANABEN RAJESHBHAI DESAI,ASHABEN PARESHBHAI PATEL,DIVYESH MANHARLAL GANDHI,BUMOND,LD. PRINCIPAL SENIOR CIVIL JUDGE	NOTICE SERVED BY DS,MR DHAVAL D VYAS
4224	CRA/127/2017	18/02/2020	KHATRI HEMRAJBHAI ATMARAMBHAI,	MR VIJAY H NANGESH	AASAL DINESHKUMAR MAYARAM,AASAL RUKHIBEN MAYARAM,AASAL PRABHURAM MAYARAM,AASAL VINODKUMAR MAYARAM,AASAL KANUBHAI MAYARAM	RULE SERVED,MR J G VAGHELA
4225	CRA/129/2017	24/03/2017	YASMINBEN HABIBBHAI HIRANI,	MR ANIL C THAKORE	PRAVINBHAI KANJIBHAI SANCHANIYA,	MS MAMTA R VYAS
4226	CRA/132/2017	25/07/2018	RATHAVA JETHABHAI UDHIYABHAI,TALATI/ MANTRI	SHRIKAR H BHATT	ARJUNBHAI NAGAJIBHAI RATHAVA,NAGAJIBHAI BHAYALALBHAI RATHAVA	NOTICE SERVED BY DS,MR JAPAN V DAVE
4227	CRA/134/2017	03/07/2018	CHANDUJI SHANKERJI,GHABAJI LAKHAJI,RAMAJI LAKHAJI,BAJIBEN KALAJI W/O SHANKERJI,VARSANGJI KALAJI,ARJANJI KALAJI,VIKRAMJI KALAJI,CHANDABEN W/O KACHRAJI LAKHAJI,HARKHABEN KACHRAJI,SHENGAJI KACHRAJI,VISHNUJI KACHRAJI,MEHARAJI KACHRAJI,VEENABEN KACHRAJI	MR HASIT DAVE,G G KOTAK	LAKSHMIBEN W/O LALAJI RANCHHODJI,BHIKHIBEN LALAJI	MR APURVA R KAPADIA
4228	CRA/135/2017	04/10/2017	ARVINDBHAI KALUBHAI SUHAGIYA,DAHYABHAI BHIKHABHAI PATEL	MR R E VARIAVA	RAJENDRASINH TAKHTASINH THAKORE,	MR. JAY M THAKKAR
4229	CRA/136/2017	11/12/2017	NARMADA CEMENT COMPANY LTD,	(MRS MAUNA M BHATT)	FATEHSINH MANGUBHA RATHOD,PRINCIPAL CIVIL JUDGE - KHAMBHA	NOTICE SERVED BY DS,MR RATHIN P RAVAL
4230	CRA/137/2017	11/12/2017	NARMADA CEMENT COMPANY LTD,	(MRS MAUNA M BHATT)	SIDDHRAJSINH MANGUBHA RATHOD,PRINCIPAL CIVIL JUDGE - KHAMBHA	NOTICE SERVED BY DS,MR RATHIN P RAVAL
4231	CRA/138/2017	11/12/2017	NARMADA CEMENT COMPANY LTD,	(MRS MAUNA M BHATT)	VANRAJSINH MANGUBHA RATHOD,PRINCIPAL CIVIL JUDGE - KHAMBHA	NOTICE SERVED BY DS,MR RATHIN P RAVAL
4232	CRA/139/2017	11/12/2017	NARMADA CEMENT COMPANY LTD,	(MRS MAUNA M BHATT)	BHUPATSINH MANGUBHA RATHOD,PRINCIPAL CIVIL JUDGE - KHAMBHA	NOTICE SERVED BY DS,MR RATHIN P RAVAL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4233	CRA/140/2017	16/03/2018	LEGAL HAIR OF LILIBEN JODHABHAI BARAIYA,	MR PREMAL S RACHH	JANAKBEN KARMANBHAI VALA,JAGDISHBHAI JODHABHAI BARAIYA	RULE SERVED,MR.GAJENDRA D SHARMA
4234	CRA/143/2017	24/03/2017	ROHIT NATVARBHAI PRAJAPATI,,	(MR RD RAVAL)	VAPI INDUSTRIES ASSOCIATION,UNITED PHOSPHORUS LIMITED,AVIK PHARMACEUTICAL LTD,PAUL JOHN,,BENNET COLEMAN AND CO. LTD.,VENKATA KESAVAN, PRINTER AND PUBLISHER,DERICK B. D'SA - EDITOR	
4235	CRA/144/2017	25/06/2019	SAROJCHANDRA RAMCHANDRA PATEL (BHAGAT),	MR PARITOSH CALLA	JASMIN RAVINDRABHAI PATEL (JALABHAI),NIRANJAN RAMCHANDRA PATEL (BHAGAT)	DS AFF.NOT FILED (R),MR. KISHAN H DAIYA
4236	CRA/145/2017	20/11/2018	HEIRS OF JEHABHAI MOTIBHAI,DECEASED DIWALIBEN JEHABHAI MOTIBHAI WD/O JEHABHAI MOTIBHAI,MAGANBHAI JEHABHAI CHAUHAN,VELSHIBHAI JEHABHAI CHAUHAN,VIJAYBHAI JEHABHAI CHAUHAN,GAURIBEN D/O JEHABHAI CHAUHAN,SUSHILABEN D/O JEHABHAI CHAUHAN,RAMILABEN D/O JEHABHAI MOTIBHAI	MR KV SHELAT	SAVITABEN W/O MAYABHAI CHUNILAL,NALINIBEN MAYABHAI,DIVYABEN MAYABHAI,THAKKAR BHUPATRAI PRATAPRAI,THAKKAR RAMESHCHANDRA PRATAPRAI	NOTICE SERVED,NOTICE UNSERVED,MEETKUMAR J PANDIT
4237	CRA/147/2017	09/03/2017	RAMCHANDRA MISHRILAL JAYSWAL,LAXMANBHAI MISHRILAL JAYSWAL	DHRUVIK K PATEL	BABULAL MISHRILAL JAYSWAL,PRABHABEN RUPNARAYAN D/O MISHRILAL SOHANLAL JAYSWAL,GANGABEN KISHANLAL JAYSWAL D/O MISHRILAL SOHANLAL JAYSWAL	
4238	CRA/151/2017	03/10/2017	MOHANBHAI BHANAJIBHAI BHARADAVA,SAVITABEN MOHANBHAI BHARADAVA,RITULBHAI MOHANBHAI BHARADAVA,MITALBEN RITULBHAI BHARADAVA	MR ANVESH V VYAS	NITABEN DIPAKBHAI BHARADAVA,ISHA DIPAKBHAI BHARADAVA -MINOR THORUGH NITABEN D BHARADVA,DHRUV DIPAKBHAI BHARADAVA-MINOR THROUGH NITABEN D BHARADAVA	NOTICE SERVED
4239	CRA/154/2017	31/08/2017	MIHIRBHAI YASHWANTBHAI PATEL,	SHASHVATA U SHUKLA	LEGAL HEIRS OF DECEASED JAYANTILAL KESHAVBHAI PATEL,JATINKUMAR JAYANTIBHAI PATEL,VIRESH JAYANTIBHAI PATEL,DHIREN JAYANTIBHAI PATEL,LEGAL HEIRS OF DECEASED NATWARLAL KESHAVLAL,VIMALBHAI NATWARLAL,SHARDABEN NATWARLAL WD/O NATWARLAL KESHAVLAL,LEGAL HEIRS OF DECEASED CHANDRAKANT KESHAVLAL,ROHITBHAI CHANDRAKANT,MANUBHAI CHANDRAKANT,LEGAL HEIRS OF DECEASED MADHUSUDAN KESHAVLAL,NIRMALABEN WD/O MADHUSUDAN KESHAVLAL,YOGESHBHAI MADHUSUDAN,ATULKUMAR MADHUSUDAN,LEAL HEIRS OF DECEASED NAVALBHAI CHATURBHAI,DEVENDRABHAI NAVALBHAI,URVASHIBEN NAVALBHAI,HARSHILABEN NAVALBHAI,KUNJBALABEN WD/O NAVALBHAI CHATURBHAI,CHANDRIKABEN AMBALAL PATEL,PARAMANAND AMBALAL PATEL,LEGAL HEIRS OF DECEASED VINAYAK VALLABHBHAI PATEL,VANLATABEN VINAYAKBHAI,VARSHABEN VINAYAKBHAI,TAMMAY YOGESHBHAI BHAVASAR,HARDIK HARISHBHAI PATEL,SHARAD HARISHBHAI PATEL	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR MI HAVA,MR.CHANAKYA BHAVSAR
4240	CRA/155/2017	06/04/2017	BANSIBHAI JAGANNATH KANOJIA,	MR SP MAJMUDAR	LEGAL HEIR OF DECD. GAYAPRASAD BHAGWATIPRASAD KANOJIA AND DECD.,RAJNIKANT JAGANNATH KANOJIA	

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4241	CRA/156/2017	29/01/2018	ARVINDBHAI JAGJIVAN THAKKAR,	(MR KAMLESH B MEHTA)	RAHUL CHINUBHAI SHAH,NIRALI RAHUL SHAH,RAGHURAM KHEMCHAND DANANI,SAVITABEN RAGHURAM DANANI	NOTICE SERVED,MR AR GUPTA,JENIL M SHAH,ADITYA A GUPTA,MOHIT A GUPTA
4242	CRA/157/2017	11/08/2017	ANUP RANJITBHAI RATHOD,ARVINDBHAI BHUKANDAS KAPADIYA,JAYANTILAL KANTILAL KSHATRIYA,KANTILAL AMBARAM KHATRI,RANJITBHAI HARGOVINDRAI RATHOD,DAYANAND HARGOVINDDAS RATHOD	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SAVITABEN D/O DAHYABHAI NATHABHAI AND WIFE OF SURESHBHAI GOVINDBHAI PATEL,KANTILAL PARSHOTAM KSHATRIYA (TRUSTEE),PRANLAL DAYARAM KHATRI (TRUSTEE)	
4243	CRA/160/2017	28/12/2018	HIMASHU AMRITBHAI PATEL,AMRITBHAI KACHARABHAI PATEL,BIDHANBHAI AMRITBHAI PATEL,DIPIKABEN AMRITHBHAI PATEL,BHARTIBEN AMRITBHAI PATEL	MR NV GANDHI	PRACHI D/O BHAGWAT NARANBHAI PATEL,PARSHVA S/O HIMANSHUBHAI PATEL	MR MITESH L RANGRAS
4244	CRA/161/2017	28/03/2017	IQBALBHAI VALIBHAI PATEL,	MR NK MAJMUDAR	YASINBHAI SHERMOHAMMAD RANGREJ,	MR SP MAJMUDAR,MS. SHIVANGI M RANA
4245	CRA/162/2017	02/08/2017	KANABI NANJIBHAI REVABHAI,KANABI JYANTIBHAI DEVSIBHAI	MR VC VAGHELA	DEPUTY COLLECTOR,MAMLATDAR SHRI, DEODAR,PATEL SAGTHABHAI HARIBHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4246	CRA/164/2017	19/02/2020	ARSHADHUSSAIN YUSUFALI KADRI,MOHAMMEDHANIF MOHAMMEDIQBAL RANGREJ,KADIRKHAN UMARKHAN PATHAN,ASHFAKKHAN MUSTAQKHAN PATHAN,NASIRHUSSAIN ABDULKADER SHAIKH,MOHAMMED AKRAMKHAN ABDUL RAHIM	MR YN RAVANI	INAYAT HUSSAIN ABDUL KADER,IQBALHUSSAIN ABDUL KADER,IMTIAZHUSSAIN ABDUL KADER,MOHAMMEDHUSSAIN ABDUL KADER,SHAUKATHUSSAIN ABDUL KADER,LEGAL HEIR OF DECEASED MAQBULHUSSAIN,MOHAMMEDSABIR MAQBULHUSSAIN,LEGAL HEIRS OF DECEASED GULAM KADER ISMAIL,RASULBIBI WD/O ISMAIL KADER,LEGAL HEIRS OF DECEASED MAQBULHUSSAIN GULAM KADER,JUBEDA WD/O MAQBULHUSSAIN,SADHEKA MAQBULHUSSAIN,SABANA MAQBULHUSSAIN,MOHAMMEDJAVED MAQBULHUSSAIN,RASIDABIBI D/O GULAM KADER,MOHAMMEDHUSSAIN GULAMKADER,FARIDABIBI D/O GULAM KADER,MAHMADKASIM GULAMKADER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR.WASIM M PATHAN
4247	CRA/165/2017	28/03/2017	BHIKHUBHAI NARROTAMBHAI BADAMI,NIRAJ BHIKHUBHAI BADAMI	MR AMIT N CHAUDHARY	PARESH RAMNIKLAL SHANGANI,JIGNESH RAMNIKLAL SHANGANI	
4248	CRA/166/2017	24/04/2019	VIJAYBHAI HATHISING SHAH,KAMINI HATHISING SHAH,ADITIBEN VIJAYBHAI SHAH,RESHMABEN VIJAYBHAI SHAH	MS VIDHI J BHATT	HEIRS AND L.R. OF DECEASED RAMJIBHAI MANEKBHAI RABARI,AMARBEN ALIAS SAMARBEN,LAXMANJI BHIKHAJI THAKORE,KANTABEN D/O BHIKHAJI KALAJI THAKORE,J. WHISTLING PROPERTIES AND TARAL PROPERTIES PVT. LTD.	,NOTICE SERVED BY DS,MR SP MAJMUDAR
4249	CRA/168/2017	30/03/2017	BHARAT KANTILAL PANCHAL,	MR SP MAJMUDAR,RUSHABH H MUNSHAW	NIRANJNAN KANTILAL PANCHAL,	
4250	CRA/171/2017	03/11/2017	AMAD ABDUL KARIM (FULVADI),HARUN ABDUL KARIM (FULVADI),MAMAD ABDUL KARIM (FULVADI),KADAR ABDUL KARIM (FULVADI),HEIRS OF ALI MAMAD ABDUL KARIM (FULVADI),YUSUF ALI MAMAD,ASIM ALI MAMAD	MR HARSHIL C DATTANI	JUBEDABEN ISHA GAJAI,MEMUNABEN ISHA GAJAL	(MS SUBHADRA G PATEL)

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4251	CRA/176/2017	06/04/2018	HEIRS OF DECEASED CHANDUBHAI KRISHNARAO JADAV,SHAKUNTALABEN WD/O.CHANDULAL KRISHNARAO JADAV,PRAVIN CHANDULAL JADAV,SWATIBEN CHANDULAL JADAV,DIPTIBEN CHANDULAL JADAV	MR VISHAL C MEHTA	PAX SOCIETY,DINESHBHAI SOMAJI THAKOR (DELETED)	NOTICE NOT RECD BACK,MS ANUJA S NANAVATI
4252	CRA/177/2017	18/01/2018	RAMESHBHAI THAKORBHAI PATEL,VINUBHAI THAKORBHAI PATEL,SHASHIKANT THAKORBHAI PATEL DECD THROUGH HEIRS,KALPANABEN W/O SHASHIKANT PATEL,MAYURBHAI SHASHIKANTBHAI PATEL,PURNIMABEN D/O SHASHIKANTBHAI PATEL PURNIMABEN W/O CHETANBHAI PATEL,KAMUBEN MANUBHAI PATEL,DIPIKABEN MANUBHAI PATEL,CHETNABEN MANUBHAI PATEL,BIPIN MANUBHAI PATEL,NIKUNJ MANUBHAI PATEL	MR NIRAV C SANGHAVI	NARAYAN TARACHANDRA MANSUKHANI,SAURABH NARENDRABHAI SHAH,GULAMALI MOHMMADBHAI SAHERVALA,DHIREN SHARADBHAI PATEL,SURYAKANT RAMANLAL SHAH,ARVIND VASANTJI INAMDAR,PRASHANT PRATAPRAI DESAI,RAJESH BANSHILAL RAJANI,DHANRAJ PREMCHAND SHAH,KANAIYALAL BHUKHANDAS MEVAWALA,JAYANTIBHAI CHHAGANBHAI DESAI,SHARADBHAI JAYANTILAL DESAI,PRAKASH NANDLAL RAJANI,KETAN MAHENDRABHAI SHAH,KALPESHBHAI S. MARFATIYA,PARAG GIRISHBHAI DESAI,JYOTINDRA CHHOTUBHAI DESAI,VALCHAND MULCHAND,RIYAZ AHMED MUNSHI,RAKESH RAMESHCHANDRA MEHTA,SURAT MAHANAGARPALIKA,POLICE COMMISSIONER	,(MR MB GANDHI),MR CHINMAY M GANDHI
4253	CRA/178/2017	08/12/2017	KETAN BHIKHABHAI KHUNT,BHARAT DALSUKHBHAI KAMDAR,,KISHORBHAI DALSUKHBHAI KAMDAR	MR HRIDAY BUCH	KALPESHKUMAR JERAMBHAI PATEL,	MR PRAVIN GONDALIYA
4254	CRA/181/2017	24/04/2017	SHARDABEN WD/O GORDHANBHAI RAIJIBHAI PATEL-HEIR OF DECD. GORDHANBHAI RAIJIBHAI PATEL,JAGDISHBHAI GORDHANBHAI PATEL-HEIR OF DECD. GORDHANBHAI RAIJIBHAI PATEL,SURESH GORDHANBHAI PATEL-HEIR OF DECD. GORDHANBHAI RAIJIBHAI PATEL,JITENDRA GORDHANBHAI PATEL - HEIR OF DECD. GORDHANBHAI RAIJIBHAI PATEL,SAROJBEN D/O GORDHANBHAI RAIJIBHAI PATEL - HEIR OF DECD. GORDHANBHAI RAIJIBHAI PATEL	MR BM MANGUKIYA,MS BELA A PRAJAPATI	ASHWIN PARSHOTTAMBHAI PATEL - HEIR OF DECD. PARSHOTTAMBHAI PATEL,MANAGER OF THE HUF OF DECD. GORDHANBHAI DESAIBHAI PATEL,MANAGER OF HUF OF DECD. DAYABHAI DESAIBHAI PATEL,JENTIBHAI DAYABHAI PATEL	
4255	CRA/182/2017	20/11/2017	PATEL MANILAL ISHWARBHAI,	MR KEYUR A VYAS	RAJENDRAKUMAR TRIKAMBHAI PATEL,NARENDRAKUMAR TRIKAMBHAI PATEL	MR HARDIK H PANDIT
4256	CRA/183/2017	06/04/2017	RABARI BALUBHAI UKABHAI,	MR HD VASAVADA,ALPA G CHHATBAR	STATE OF GUJARAT,DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4257	CRA/184/2017	06/04/2017	BHAVNABEN JAYANTIBHAI D/O DHANSUKHBHAI DAHYABHAI,JAGDISHBHAI DHANSUKHBHAI,SONALBEN DINESH D/O DHANSUKHBHAI DAHYABHAI	MS. KRUTI M SHAH	BUDHIBEN WD/O MAVABHAI RAMABHAI,RAMIBEN W/O KANJIBHAI DEVABHAI D/O DAHYABHAI AAHIR,JAGRUTIBEN D/O MOHANBHAI W/O SANJAYBHAI KAKDIYA	

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4258	CRA/185/2017	07/04/2017	JITENDRA RAMANLAL SHAH,	MR PRATIK Y JASANI,A R KADRI	THAKORE CHANDRIKA D/O KANTIJI VANAJI AND W/O RAJUJI,THAKORE DESHIBEN D/O KANTIJI VANAJI AND W/O RAMESHJI DAULSANGJI,THAKORE RUPABEN D/O KANTIJI VANAJI AND W/O NATAJI,THAKORE DHANIBEN D/O KANTIJI VANAJI AND W/O SHAILESHJI KANTIJI,THAKORE RANCHODJI KANTIJI,THAKORE SANTOKBEN D/O VANAJI CHATURJI AND W/O CHAGANJI CHELAJI,THAKORE RAIJIJI GABHAJI,THAKORE SHARDABEN D/O GABHAJI VANAJI AND W/O GAFURJI MATHURJI,THAKORE ADIBEN WD/O PUNJAJI GABHAJI,THAKORE JUGAJI PUNJAJI,THAKORE PRAVINJI PUNJAJI,THAKORE BHIKIBEN D/O PUNJAJI GABHAJI AND W/O VIJAYJI AMABARAM JHALA,THAKORE JASHIBEN D/O PUNJAJI GABHAJI AND W/O ASHOKJI AMBARAMJI,THAKORE BABUJI MATHURJI,THAKORE MANAJI MATHURJI,THAKORE RAMANJI MATHURJI,BHIKIBEN D/O GABHAJI JIVAJI AND W/O PARBATJI VECHATJI,KALIBEN D/O GABHAJI JIVAJI THAKORE AND W/O RAMANJI,THAKORE HOTAJI MOHATJI,THAKORE BHAVANJI MOHATJI,THAKORE TITIBEN MOHATJI,THAKORE LILABEN MOHATJI,THAKORE BABUJI BODAJI,THAKORE KALAJI BODAJI,THAKORE MADHIBEN BODAJI,THAKORE RAMSANGJI RAISANGJI,THAKORE SAMUBEN RAISANGJI,THAKORE KALIBEN RAISANGJI,THAKORE BALDEVJI MELAJI,THAKORE CHETANJI MELAJI,THAKORE DINESHJI MELAJI,THAKORE KANTABEN MELAJI,THAKORE AMRIBEN MELAJI,THAKORE KOKILABEN MELAJI,THAKORE HIRABEN MELAJI,THAKORE BALDEVJI NENAJI,THAKORE MUKESHJI NENAJI,THAKORE LILABEN NENAJI,THAKORE SOMAJI KALAJI	

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4259	CRA/186/2017	17/04/2017	NATVARLAL RANCHHODDAS PATEL,VISHNUPRASAD HIRALAL PATEL HUF,DASHRATHBHAI PRASHOTTAMDAS PATEL,SANJAYBHAI DAHYABHAI PATEL,AMBALAL KASHIRAM PATEL,KAMLESHBHAI PARSHOTTAMDAS PATEL,HIRALAL NANJIDAS PATEL,PRAHLLADBHAI PARSHOTTAMDAS PATEL	MR.DIPAK B PATEL	RAMANBEN D/O GOMANBHAI RAMABHAI AND W/O UTTAMBHAI VALLABHBHAI,SHANTIBEN ALIAS SHANTABEN D/O GOMANBHAI RAMABHAI W/O KESHAVBHAI GOVANBHAI,LAXMIBEN ALIAS LATABEN D/O GOMANBHAI RAMABHAI W/O GIRISHBHAI DAHYABHAI MASTER,CHHOTUBHAI GOMANBHAI PATEL,MANJULABEN WD/O KANTIBHAI GOMANBHAI,PARULBEN D/O KANTIBHAI GOMANBHAI AND W/O DIPAKBHAI BALUBHAI,KETANBHAI KANTIBHAI PATEL,BRIJESHBHAI KANTIBHAI PATEL,PARVATIBEN D/O GOMANBHAI RAMABHAI AND W/O HARJIVANBHAI VASANTBHAI,JASHUBEN D/O GOMANBHAI RAMABHAI AND WD/O MAHADEVBHAI DHANJIBAHI,NIRUBEN D/O DAHYABHAI MORARBHAI AND W/O ISHWARBHAI FAKIRBHAI,CHANCHALBEN D/O DAHYABHAI MORARBHAI AND W/O DALPATBHAI TRIKAMBHAI,DEVIBEN ALIAS DIPIKABEN D/O DAHYABHAI MORARBHAI AND W/O PRAMODBHAI PARBHUBHAI,RAMILABEN D/O DAHYABAHI MORARBHAI AND W/O AMRATBAHI KHUSHALBHAI,MAHENDRABHAI DAHYABHAI PATEL,ARVINDBHAI HARIBHAI PATEL,RAMESHBHAI HARIBHAI PATEL,KANTIBHAI HARIBHAI PATEL,NIMUBEN ALIAS NIRMALABEN D/O HARIBHAI PREMABAHI AND W/O GANPATBHAI GOMANBHAI,DAXABEN D/O HARIBHAI PREMABHAI AND W/O ISHWARBHAI KALYANBHAI,MANIBEN WD/O SURESHBHAI HARIBHAI,ASHISHBHAI SURESHBHAI,NIKHILBHAI SURESHBHAI,RADHABEN WD/O DINESHBHAI HARIBHAI,DIVYESHKUMAR DINESHBHAI,NIKITAKUMARI DINESHBHAI,MINOR DHRUVKUMAR DINESHBHAI,BHAGVATIBHAI NATHUBHAI PATEL,GANPATBHAI KUVARJIBHAI PATEL,NARANBHAI KUVARJIBHAI PATEL,LAXMIBEN WD/O MAGANBHAI KUVARJIBHAI,RAMANBHAI MAGANBHAI,MANIBEN D/O MAGANBHAI KUVARJIBHAI AND W/O CHANDUBHAI,THAKORBHAI MAGANBHAI,URMILABEN D/O MAGANBHAI KUVARJIBAHI AND W/O PRAVINBHAI,KESHAVBHAI MAGANBHAI,VASHUBEN D/O MAGANBHAI KUVARJIBHAI AND W/O DINESHBHAI PATEL,HARISHBHAI MAGANBHAI,NISHABEN WD/O CHAMPAKBHAI RATANJIBHAI,VIVEKKUMAR CHAMPAKBHAI PATEL,ASHKA MOHITBHAI SHAH	

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4260	CRA/187/2017	11/04/2017	PARIMAL NANUBHAI PATEL,HEMANTBHAI ISHWARBHAI PATEL	MR ADIL R MIRZA	MANIBEN WD/O CHHANABHAI FAKIRBHAI PATEL,JAYANTIBHAI CHHANABHAI PATEL,BHARATBHAI CHHANABHAI PATEL,KALAVATIBEN CHHANABAHI PATEL W/O KANTILAL CHHANABHAI PATEL,BHARTIBEN CHHANABHAI PATEL W/O NAGINBHAI BHANABHAI PATEL,BHANUBEN D/O LALLUBHAI PATEL AND W/O CHHANABHAI PATEL,SARLABEN D/O LALLUBHAI PATEL AND W/O SUMANBHAI PATEL,TARABEN D/O LALLUBHAI PATEL AND W/O GIRISHBHAI PATEL,VIJAYBHAI LALLUBHAI PATEL,HANSABEN D/O LALLUBHAI PATEL AND W/O MAHENDRABHAI PATEL,JAYSHREEBEN D/O LALLUBHAI PATEL AND W/O NAGINBHAI PATEL	
4261	CRA/188/2017	19/04/2017	VINODBHAI JERAMBHAI PATEL,	MR JIGAR P RAVAL	NUTANBHAI BHANABHAI PATEL,	
4262	CRA/190/2017	24/08/2017	LEGAL HEIRS OF DECD. JADAVBEN NANALAL RANA,	MR DHRUV K DAVE	LEGAL HEIRS OF RATILAL MOTILAL PATEL,LEGAL HEIRS OF RATILAL MOTILAL PATEL,LEGAL HEIRS OF DECEASED MANEKLAL GOPALDAS PATEL,MADHUBEN MANEKLAL PATEL,NANALAL MANEKLAL PATEL,GOVINDLAL MANEKLAL PATEL,JASWANTLAL MANEKLAL PATEL,RAJUBHAI MANEKLAL PATEL,NANALAL MANEKLAL PATEL	,DELETED
4263	CRA/193/2017	27/12/2018	AIYUBBHAI FARIDBHAI JODHPURWALA,	HARSH V GAJJAR	MARIYAMBEN W/O GANIBHAI RIYAWALA,IQBALBHAI GANIBHAI RIYAWALA,KASAMBHAI GANIBHAI RIYAWALA,SABIRBHAI GANIBHAI RIYAWALA,MAHEBUB GANIBHAI RIYAWALA,YASIN GANIBHAI RIYAWALA,NOORJAHA D/O GANIBHAI RIYAWALA AND W/O IYUBBHAI SAVAIWALA,JAMILA D/O GANIBHAI RIYAWALA AND W/O SALIM CHAKCHAKWALA,RAHEMATBEN D/O GANIBHAI RIYAWALA AND W/O YASINBHAI PIPADWALA	MR SIKANDER SAIYED
4264	CRA/194/2017	28/04/2017	BHAVESHBHAI RAVJIBHAI PATEL,VIPULBHAI RAMANBHAI PATEL,MINESHBHAI RANCHHODBHAI PATEL,HITESHBHAI SURYAKANT PATEL,JIGNESHBHAI RAMESHBHAI PATEL,KALPESHBHAI SURESHBHAI PATEL	(MR NIKHIL S KARIEL)	MANGALDAS CHUNILAL @ SUKHRAM BAVA,BHUPENDRABHAI GORDHANBHAI PANDYA	,MR ANKUR Y OZA,AKSHAYKUMAR P SONI
4265	CRA/195/2017	08/01/2018	NAVINBHAI @ NARENDRABHAI KANJIBHAI TANDEL,	MR DHAVAL D VYAS	MAZ GANIMIYA GODAL,DULBHAI FAKIRBHAI,AAYSHABIBI VALIJI MULLA,RAMJAN VALIJI MULLA,AMINA VALIJI MULLA,AJAYBHAI BABUBHAI PATEL,MRS. SHOBHNABEN KISHORBHAI GANDHI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR. SAHIL M SHAH
4266	CRA/197/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4267	CRA/198/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4268	CRA/199/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA

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4269	CRA/200/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4270	CRA/201/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4271	CRA/202/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4272	CRA/203/2017	29/06/2017	DAIMLER FINANCE INDIA PVT. LTD.,DAIMLER FINANCE INDIA PVT. LTD.	MR RATHIN P RAVAL	STALLION ENERGY PVT LTD.,KULDEEPSINH B BASIA	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4273	CRA/204/2017	06/06/2017	THAKORELAL CHIMANLAL PATEL,	MR VIRAL V DAVE	HEIRS OF DHANSUKHLAL MANGALDAS,NIRMALABEN WIDOW OF DHANSUKHLAL MANGALDAS MODI,TEJAS DHANSUKHLAL MODI,ANJANABEN MANGALDAS MODI,KIRITKUMAR MANGALDAS MODI,SUSHILABEN RASIKLAL MODI,ARUNABEN MANGALDAS MODI	,MR NV GANDHI
4274	CRA/205/2017	06/06/2017	THAKORELAL CHIMANLAL PATEL,	MR VIRAL V DAVE	KIRITKUMAR MANGALDAS MODI,ANJANABEN MANGALDAS MODI,SUSHILABEN RASIKLAL MODI,ARUNABEN MANGALDAS MODI	MR NV GANDHI
4275	CRA/206/2017	07/06/2017	MUKESHBHAI CHANDUBHAI PATEL,NISHABEN D/O PRAKASHBHAI PATEL	MR MEHUL H RATHOD	SARASWATIBEN ASHABHAI PATEL,SUNILBHAI ASHABHAI PATEL,BHAGNESHBHAI ASHABHAI PATEL	
4276	CRA/208/2017	29/09/2017	PATEL NAYANBHAI BHANUBHAI,	(MR NIKHIL S KARIEL)	DEPUTY COLLECTOR, PETLAD,MAMLATDAR PETLAD,JAGDISHBHAI RAMABHAI,PATEL MANUBHAI KASHIBHAI,PAEL RAMESHBHAI GORDHANBHAI KARTA OF HUF OF,PATEL MAHENDRA HARMANBHAI KARTA OF HUF OF,PATEL KESHAVBHAI RAMJIBHAI KARTA OF HUF OF,PATEL PRAVINBHAI AMBALAL KARTA OF HUF OF,PATEL PUNAMBHAI BECHARBHAI	NOTICE SERVED BY DS,MR C B UPADHYAYA
4277	CRA/210/2017	09/08/2017	AMBALAL SHANABHAI PARMAR,PRABHATBHAI SHANABHAI PARMAR,HIMMATBHAI MOHANBHAI PARMAR,CHANDUBHAI MOHANBHAI PARMAR,UDAYSINHBHAI MOHANBHAI PARMAR,BHAGUBHAI RAIJIBHAI PARMAR,MAFATBHAI MOHANBHAI PARMAR,AMRATBEN WD/O MOHANBHAI SHANABHAI PARMAR,GHANSHYAMBHAI JAGDISHBHAI PARMAR,DAKSHABEN WD/O JAGDISHBHAI RAIJBHAI PARMAR,SHARDABEN D/O MOHANBHAI SHANABHAI PARMAR,TARABEN D/O MOHANBHAI SHANABHAI PARMAR,BIKHIBEN D/O RAIJIBHAI SHANABHAI PARMAR	(MR NIKHIL S KARIEL)	DEPUTY COLLECTOR, PETLAD,MAMLTDAR, SOJITRA,MADHUBEN WD/O DOHALBHAI PARMAR,RANCHODBHAI JENABHAI PARMAR,MADHAVBHAI JENABHAI PARMAR,GANSHYAMBHAI DOHALBHAI PARMAR,PRAVINBHAI DOHALBHAI PARMAR,AMBABEN JENABHAI PARMAR,KAMLABEN JENABHAI PARMAR,MANJULABEN WD/O NARSINHBHAI PARMAR,KANTABEN JENABHAI PARMAR,LEELABEN JENABHAI PARMAR,RAJNIKANT NARSINHBHAI PARMAR	GOVERNMENT PLEADER,MR ANKUR Y OZA,AKSHAYKUMAR P SONI
4278	CRA/211/2017	28/06/2017	TANKARIA EXPORTS,	MR B T BRAHMBHATT	M.M.METAL MATRIEX PVT. LTD.,MALIKAARJUN,VENKAT RAMANAPPA CHANDRASEKHAR	
4279	CRA/212/2017	28/09/2020	VADODARA MUNICIPAL CORPORATION,TOWN DEVELOPMENT OFFICER	MR NILESH A PANDYA	ARBUDA ICE AND COLD STORAGE,	MR. D. P. KINARIWALA,MR. R.D.KINARIWALA
4280	CRA/214/2017	15/09/2017	KESHAVLAL GORDHANBHAI SANKLECHA,	MR SP MAJMUDAR	KASTURBEN CHHAGANLAL,AMRUTLAL CHHAGANLAL,NIRMALA MAHENDRAKUMAR	,(MR SANDEEP N BHATT),MS SONAL S BHATT

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4281	CRA/215/2017	21/07/2017	B. NANABHAI & CO.,HITESH MOHANLAL GAJJAR @ KAPADIA,KAMLESH MOHANLAL GAJJAR @ KAPADIA	MR MAULIN G PANDYA	MOHMED IQBAL ABDUL KADAR,MOHMED AKHTAR ABDUL KADAR,GULAM HUSAIN ABDUL KADAR,ABDUL LATIF ABDUL KADAR,MOHAMMAD ISMAIL ABDUL KADAR,MOHMED KASHIM ABDUL KADAR,RASULBIBI D/O ABDULKADAR GULAMHUSEN	NOTICE SERVED BY DS,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
4282	CRA/216/2017	03/08/2017	BHANUMATI RADHESHYAM UPADHYAY,YASODHARA RADEHSHYAM UPADHYAY,JAYESH RADHESHYAM UPADHYAY	DARSHAN M VARANDANI	MANIBHAI SHANKARBHAI PATEL,DEPUTY COLLECTOR NADIAD,MAMLATDAR MAHUDHA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4283	CRA/219/2017	04/09/2017	JAGDISHBHAI AMBALAL PATEL,	MR DHARMENDRA PARIKH	SACHIN GANGACHANDRA DASHONDI,	NOTICE SERVED BY DS
4284	CRA/220/2017	09/06/2017	NEETA MAHESH DIGHE,	MR DHARMENDRA PARIKH	SHRI KASHI VISHWESHWAR MAHADEV MANDIR,	
4285	CRA/221/2017	09/06/2017	PRITHVIRAJ HIRA RAUL,	MR DHARMENDRA PARIKH	SHRI KASHI VISHWESHWAR MAHADEV MANDIR,	
4286	CRA/222/2017	12/01/2018	BALUBA PRATAPSINH (DECEASED) THROUGH HEIR AND L.R,	(MR NIKHIL S KARIEL)	BHAGWANSINH MADARSINH VAGHELA,	MR PRADIP J PATEL,MR. RAJESH G BAROT
4287	CRA/224/2017	11/07/2017	VRAJLAL TAPUBHAI LODHIA,MAYUR VRAJLAL LODHIA,CHANDRAPRABHA BUILDERS PVT. LTD.	MR VISHAL C MEHTA	SWATI LAND DEVELOPERS PVT. LTD.,GOPALBHAI KARSHANBHAI PATEL	
4288	CRA/228/2017	21/08/2017	HARISHBHAI NAGINBHAI PATEL,	MR ADIL R MIRZA	JIGNESHBHAI RAMANBHAI PATEL,SHOBHNABEN PRAKASHKUMAR PATEL,MAYURBHAI CHANDRAKANTBHAI PATEL,LAXMIBEN WD/O NAGINBHAI DAHYABHAI PATEL,KANAIYABHAI NAGINBHAI PATEL,MANHARBHAI NAGINBHAI PATEL	,MR ASPI M KAPADIA
4289	CRA/229/2017	13/07/2017	HEIRS OF DECEASED MANIBEN RATILAL RANA,HEIRS OF DECEASED NATUBHAI RANA,DHARMISTHABEN NATUBHAI RANA,JITESH NATUBHAI RANA,VISHAL NATUBHAI RANA,BHOLA NATUBHAI RANA,HEIRS OF DECEASED LAXMANBHAI ALIAS LALABHAI RANA,SUSHIBEN LAXMANBHAI,VAISHALIBEN LAXMANBHAI RANA,MINABEN RATILAL RANA	MR VISHAL C MEHTA,SAMEE A URAIZEE	MRUDALABEN HANSRAJ THAKKAR,	
4290	CRA/230/2017	13/07/2017	HEIRS OF DECEASED MANIBEN RATILAL RANA,HEIRS OF DECEASED NATUBHAI RANA,DHARMISTHABEN NATUBHAI RANA,JITESH NATUBHAI RANA,VISHAL NATUBHAI RANA,BHOLA NATUBHAI RANA,HEIRS OF DECEASED LAXMANBHAI ALIAS LALABHAI RANA,SUSHIBEN LAXMANBHAI,VAISHALIBEN LAXMANBHAI RANA,MINABEN RATILAL RANA	MR VISHAL C MEHTA,SAMEE A URAIZEE	MRUDALABEN HANSRAJ THAKKAR,	
4291	CRA/231/2017	04/09/2017	HIRAL KANUBHAI PATEL,	HARSHRAJSINH S VAGHELA	BRIJESHKUMAR KANUBHAI PATEL,	MS. KITTY S MEHTA
4292	CRA/233/2017	25/07/2017	PATEL KALPESHBHAI RAVJIBHAI,PATEL LALJIBHAI RAVJIBHAI	MR MEHUL SHARAD SHAH	STATE OF GUJARAT,TALATI-CUM-MANTRI,MAMLATDAR, MANDVI,ARJANBHAI RAVJIBHAI HALAI,LALJIBHAI NANJIBHAI PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,A S TIMBALIA
4293	CRA/234/2017	04/07/2017	DHARMESH RANJITSINGH CHORADIYA,	MR MOHMEDSAIF HAKIM	ALKESH VITHALDAS THAKRAR,	
4294	CRA/235/2017	20/06/2017	THAKORBHAI BUDHABHAI PARMAR S/O BUDHABHAI PARMAR,MANUBHAI BUDHABHAI PARMAR S/O LATE BUDHABHAI PARMAR,MANJULABEN BUDHABHAI PARMAR D/O LATE BUDHABHAI PARMAR,MAHESHBHAI MAGANBHAI PATEL	MR SALIL M THAKORE	JAGDISHBHAI JESINGBHAI PATEL,JASHBHAI JESINGBHAI PATEL,SUBHASHBHAI JESINGBHAI PATEL,HARISHBHAI JESINGBHAI PATEL,MADHUBEN D/O JESINGBHAI SHANABHAI PATEL WD/O BIHARIBHAI BECHARBHAI PATEL,STATE OF GUJARAT,COLLECTOR VADODARA,MAMLATDAR RURAL,BHAVESHBHAI AMBALAL PATEL	

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4295	CRA/236/2017	03/10/2018	JANMEJAY RAJNIKANTBHAI VYAS,	MR DIVYESH SEJPAL	VIRJIBHAI MANGABHAI,	NOTICE SERVED BY DS
4296	CRA/241/2017	15/02/2018	AKSHARAY DEVELOPERS,DINESHBHAI BHAILAL BHAI PATEL,ARJUNSINH NARAYANSINH RAJPUT	(MR PRABHAV A MEHTA)	SHIV DEVELOPERS,RANJITSINH NARAYANSINH RAJPUT,MUNICIPAL COMMISSIONER,TOWN DEVELOPMENT OFFICER(DEPUTY TOWN PLANNER)	NOTICE SERVED BY DS,MR NILESH A PANDYA
4297	CRA/243/2017	08/12/2017	DIVYSHKATI COMMUNICATION,	MR HARNISH V DARJI	HARIOM RAY,SUNIL BHALLA,SHAILENDRA RAY,VISHAL SAHEGAL	NOTICE SERVED,MR KASHYAP R JOSHI
4298	CRA/244/2017	28/06/2017	UDESINH SHIVSINH CHAUHAN,KAMLABEN UDESINH CHAUHAN,LALJIBHAI UDESINH CHAUHAN	MR HASMUKH A SHAH	UPENDRABHAI DINESHBHAI PATEL,AJAYKUMAR DINESHBHAI PATEL	
4299	CRA/246/2017	18/11/2019	VITTHALBHAI HEMABHAI,	MR GOVIND V PATEL,R C SHUKLA	FATEHSINH UKASINHJI THAKOR,	MR AS ASTHAVADI,MANHARKUMAR M PARMAR
4300	CRA/248/2017	23/06/2017	SUNITA D. KSHATRIYA,DHARMPRAKASH PURANCHANDRA KSHATRIYA	MR MUKESH A PATEL	BHUPENDRABHAI GOVINDBHAI PATEL,	
4301	CRA/249/2017	23/06/2017	DECEASED UBADABHAI LAKHIABHAI VASAVA,SHANKARBHAI UDABABHAI VASA,KALIDAS UBADABHAI VASAVA,OLIABHAI UBADABHAI VASAVA,DECEASED ATIABHAI LAKHIABHAI VASAVA,ISHWARBHAI ATIABHAI VASAVA,SONIABHAI ATIABHAI VASAVA,RAISING ATIABHAI VASAVA,PRAVINBHAI ATIABHAI VASAVA	MS SONAL D VYAS	DECEASED JATRIBEN D/O JIRIABHAI LAKHIABHAI VASAVA,KUNVERJIBHAI DUNGARSING VASAVA,RAISINGBHAI DUNGARSING VASAVA,SUDHABEN DUNGARSING VASAVA,JAYANTIBEN DUNGARSING VASAVA,BABLIBEN DUNGARSING VASAVA,DECEASED NANDUBEN D/O JIRIABHAI LAKHIABHAI VASAVA,BHAVNABEN ISHWARBHAI VASAVA,MANGUBEN ISHWARBHAI VASAVA,SHANTABEN ISHWARBHAI VASAVA,CHETANBHAI ISHWARBHAI VASAVA,GOVINDBHAI ISHWARBHAI VASAVA,RAMESHBHAI ISHWARBHAI VASAVA	
4302	CRA/250/2017	01/08/2017	DARSHAN PRABHUBHAI PATEL,VIKIBEN DARSHAN PATEL,PRABHUBHAI PREMJIBHAI PATEL,CHAMPABEN PRABHUBHAI PATEL,SAVJIBHAI VASHRAMBHAI PATEL	MR SHAKTI S JADEJA	ATULKUMAR RATILAL PATEL,ASHOKBHAI MANIBHAI PATEL,BHARATBHAI MANIBHAI PATEL,DEPUTY COLLECTOR,MAMLATDAR	
4303	CRA/251/2017	04/09/2017	JAGDISHBHAI AMBALAL PATEL,	MR DHARMENDRA PARIKH	SACHIN GAGANCHANDRA DASHONDI,	NOTICE SERVED BY DS
4304	CRA/254/2017	28/07/2017	BAGHUBEN GORDHANBHAI JAMOD,	MR RAJESH O GIDIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, BOTAD,MAMLATDAR , BOTAD,LALJIBHAI VAJABHAI JAMOD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4305	CRA/259/2017	24/07/2017	SANJAYBHAI CHHAGANBHAI PRAJAPATI,	MR JIGAR G GADHAVI	SAMATBA VLISHNUDAN CHARAN,VISHNUDAN CHANDIDAN CHARAN,NAVINCHANDRA MOGJIBHAI DESAI	
4306	CRA/260/2017	12/07/2017	LAVLESH SURESHBHAI GAUTAM,KAMLESH SURESHBHAI GAUTAM	MR HARESH J TRIVEDI	ROHITBHAI @ RAMESHBHAI BHIKHABHAI PATEL,SHANTABEN W/O BHIKHABHAI BEHARBHAI	REFUSED SERVED (N) (10)
4307	CRA/264/2017	12/10/2017	PIYUSHBHAI JENTIBHAI BARAIYA,	MR ARPIT P PATEL	MONIKABEN PIYUSHBHAI BARAIYA,	MR YOGEN N PANDYA
4308	CRA/265/2017	04/08/2017	MILTON MOZIS BRANSE,	(MR BIPIN I MEHTA)	BAI SHEREN WD/O JITENDRARAI SIROMANI SINCE DECEASED,PRIYATAM JITENDRA SIROMANI,SARVOTTAM JITENDRA SIROMANI,SANJAYBHAI RAMESHBHAI,SIMON ANISHON MECKWAN	
4309	CRA/266/2017	12/07/2017	HASUMATIBEN NARESHBHAI SAMANI,	H N SEVAK	MAITRI HOSPITAL PVT LTD,	

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4310	CRA/268/2017	12/09/2017	RAMKRUPAL SHIVGOVIND DANAWALA,RAJESHBHAI NANNUBHAI CHHANAWALA SINCE DIED,RAVI RAJESHBHAI KURIL,SUNIL RAJESHBHAI KURIL,RANJITA RAJESHBHAI KURIL W/F ANIL RAMDAYAL VERMA,RAJUL RAJESHBHAI KURIL,SAPNA RAJESHBHAI KURIL,KAILASHBEN MANSUKHBHAI KHAMANWALA	RC JANI & ASSOCIATE	VANITA VISHRAM - SURAT,	MR SALIL M THAKORE
4311	CRA/269/2017	28/08/2018	BHAGWANJI NARSIBHAI NAKUM,PURSHOTTAM JIVABHAI NAKUM,SHANTILALA RAVJI NAKUM,JAMAN NARSIBHAI NAKUM,RAMESH KANJI NAKUM,KESHVAJI BHAGWANJI PARMAR,JAMAN MULJI NAKUM,RAJESH TARSHI NAKUM	TANAYA G SHAH	TAHKERSINH RAJABHAI NAKUM,KESHAVJI RAJABHAI NAKUM,STATE OF GUJARAT,MAMLATDAR(GRAMY),AMRUTLAL RAVJI	GOVERNMENT PLEADER,MR HASIT H JOSHI
4312	CRA/271/2017	11/07/2017	IQBAL ISMAIL LIMBADA,AMINA ISMAIL LIMBADA,HAFSA ISMAIL LIMBADA,SABERA ISMAIL LIMBADA	MR RAXIT J DHOLAKIA	MOHAMAD DAUD LIMBADA,IBRAHIM DAUD LIMBADA,IESHA MOHAMAD JOGIAT,SALIM MOHAMAD JOGIAT,SADIK MOHAMAD JOGIAT,MEMUNABEN MOHAMAD JOGIAT,IBRAHIM MOHAMAD JOGIAT,USMAN MIHAMAD MULLA,AHMAD IBRAHIM DARSHOT,AHMAD MOHAMAD JOGIAT,AYUB MOHAMAD JOGIAT,YUSUF MOHAMAD JOGIAT,ABDUL MOHAMAD JOGIAT,MARIAM YUSUF LIMBADA,JEBUN YUSUF LIMBADA,SHABBIR YUSUF LIMBADA,FATEMA YUSUF LIMBADA,SUFIA YUSUF LIMBADA,AYUB YUSUF LIMBADA,ABBAS YUSUF LIMBADA,FARIDA YUSUF LIMBADA,USMAN MOHAMAD BOBAT,HARUN MOHAMAD BOBAT,AHMAD MOHAMAD BOBAT,SHANA MOHAMAD BOBAT,RAZIA MOHAMAD BOBAT,BILKISH MOHAMAD BOBAT,ABDUL SAMAD ISMAIL LIMBADA	
4313	CRA/274/2017	18/01/2018	RAMANBHAI SHANKARLAL PATEL,SHARDABEN RAMANBHAI PATEL,VASUDEV SHANKARLAL PATEL,BABUBHAI CHIMANLAL PATEL,BHARATBHAI CHIMANLAL PATEL,SHARDABHAI CHIMANLAL PATEL	VAIBHAV V GOSWAMY	POPATLAL AMBALAL HARGOVAN,KANUBHAI AMBALAL HARGOVAN,DINESHBHAI LALBHAI,HITESHBHAI LALBHAI	RULE SERVED,MR DHAVAL D VYAS
4314	CRA/275/2017	06/10/2017	NARAYANDAS NATHUMAL HEMRAJANI,KANAIYALAL NATHUMAL HEMRAJANI	MR YM THAKKAR	MANGUBEN W/O CHHAGANBHAI HARIJAN,	MR SALIL M THAKORE
4315	CRA/276/2017	09/08/2017	RADHABEN KANTILAL NIRMAL (DECEASE),RITABEN W/O PRADIPBHAI D/O KANTILAL SHIVJI NIRMAL.	SANJIVKUMAR T PATEL	GOPAL VIJPAR HARIJAN (NANJAR),	
4316	CRA/281/2017	05/02/2018	GHANSHYAMBHAI CHATURBHAI BORAD,	MR VIMAL A PUROHIT	BHIKHABHAI MATHURBHAI VALAND,KETANBHAI PRAVINBHAI VALAND	MR SK PATEL
4317	CRA/282/2017	24/04/2018	DECEASED CHANDUJI MATHURJI JIVAJI,KASHIBEN W/O CHANDUJI THAKOR,VINUJI CHANDUJI MATHURJI,KOKILABEN CHANDUJI THAKOR,BHIKHIBEN CHANDUJI THAKOR,SHARDABEN CHANDUJI THAKOR,MAHENDRAJI CHANDUJI THAKOR,VIKRAMJI CHANDUJI THAKOR	MS TRUSHA K PATEL	DECEASED THAKOR MATHURJI JIVANJI THROUGH HIS HEIRS,CHHAGANJI MATHURJI THAKOR,HARIJI MATHURJI JIVANJI,BALDEVJI HARIJI THAKOR,DECEASED CHANCHALBEN MATHURJI JIVANJI,KESHIBEN ATMARAM THAKOR,DAHIBEN ATMARAM THAKOR,JIVANJI ATMARAM THAKOR,VAKHATJI ATMARAM THAKOR,AMARJI ATMARAM THAKOR,AMBABEN ATMARAM THAKOR,JASUJI ATMARAM THAKOR,UDAJI ATMARAM THAKOR,LAKSHMIBEN MATHURJI THAKOR,JAVANJI CHHAGANJI THAKOR,NAVINBHAI CHHAGANJI THAKOR,SHANKARJI CHHAGANJI THAKOR,VIJYABEN D/O CHHAGANJI THAKOR AND W/O LALAJI THAKOR,TARABEN D/O CHHAGANJI THAKOR AND W/O BALDEVJI THAKOR	,NOTICE NOT RECD BACK,MR.HEMANG H PARIKH,MR KEYUR A VYAS,MR RASESH H PARIKH
4318	CRA/284/2017	14/07/2017	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	JAYESHKUMAR SHANABHAI BARIYA,SHANABHAI DALSUKHBHAI BARIYA,MINOR BADALBHAI RAMANBHAI BARIYA	
4319	CRA/286/2017	17/07/2017	PATEL ENTERPRISE,TUSHA TEA MARKETING PRIVATE LIMITED	MS ANUJA S NANAVATI	GUJARAT TEA DEPOT COMPANY,GUJARAT TEA PROCESSORS AND PACKERS LTD.	MR YJ TRIVEDI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4320	CRA/287/2017	14/07/2017	UNITED INDIA INSURANCE COMPANY LIMITED.,	MR VIBHUTI NANAVATI	MAHMAD HUSHEN GULAMAMAD NAGORI,RASILABEN VRUJLAL BODAR	
4321	CRA/288/2017	18/07/2017	CHUDASAMA HARSHABA HARICHANDRASINH,JADEJA HARICHANDRASINH BALVANTSINGH	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	URMILABA DHARMENDRASINH CHUDASAMA,	
4322	CRA/291/2017	11/08/2017	HARISH HARSHADRAI MAJMUDAR,	MR AR MAJMUDAR	UPENDRACHARYA TRUST AND ORS.,RAMESHCHANDRA VYAS TRUSTEE OF ANNAPURNA TRUST,KAUSTUBHBHAI AMBALAL PANDYA,PASHYANTIBEN DESAI,RAGNABHAI DESAI,SHREYA SADHAK ADHIKARI WARG	,JENIL M SHAH
4323	CRA/292/2017	14/07/2017	PANNABEN RAMANBHAI PATEL,RAMANBHAI CHATURBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	MAHESHKUMAR LAXMICHAND GUPTA,BIRJUBHAI CHAUDHARI	
4324	CRA/293/2017	25/07/2017	RAVINDRA REVACHAND,	MR AR THACKER	VISAMBHAR TILUMAL KOTAK,	
4325	CRA/294/2017	04/08/2017	BIPINKUMAR BHAVANJI THAKKAR,NAYANABEN BHAVANJI THAKKAR, [ZAVERBEN WD/O THAKKAR BHAVANJI CHATRABHUJ]	MR KIRTIDEV R DAVE	RAJENDRA KANIYALAL AGRAVAL,	MR DHAVAL D VYAS
4326	CRA/295/2017	22/04/2019	SUBHASHCHANDRA MULCHAND JAIN,	MR NK MAJMUDAR	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED BHUPENDRABHAI UMEDBHAI AMIN,JYOTSNABEN BHUPENDRABHAI AMIN,PRANIT BHUPENDRABHAI AMIN,ANAL JIGAR PATEL,NIRALI DIPEN PATEL	DS AFF.NOT FILED (N),DECEASED LITIGANT,RAVINDRA V HOTA
4327	CRA/296/2017	03/02/2020	THAKOREBHAI BHAGWANBHAI,JAGDISHBHAI BHAGWANBHAI,PRAVINBHAI BHAGWANBHAI	MR NK MAJMUDAR	VIJAYABEN DAUGHTER OF ISHWARBHAI JETHABHAI AND WIFE OF RAMUBHAI KESHAVBHAI,SUSHILABEN DAUGHTER OF ISHWARBHAI JETHABHAI AND WIFE OF SHANTILAL KESHAVLAL,BABUBHAI ISHWARBHAI,BHARATIBEN DAUGHTER OF ISHWARBHAI JETHABHAI AND WIFE OF RAMESHBHAI PREMABHAI	MR HARSHADRAY A DAVE
4328	CRA/300/2017	14/09/2017	SAIYED MUBIN SAIYED BASHIRUDDIN,SAIYED MUNIR SAIYED BASHIRUDDIN,SAIYED MOINUDDIN SAIYED BASHIRUDDIN	MR JITENDRA H SINGH	SULTAN IBRAHIM SIDI,SAJID SULTAN SIDI	MR EE SAIYED,MR SIKANDER SAIYED
4329	CRA/301/2017	19/07/2017	PATEL NATUBHAI BHIKHABHAI,PATEL VISHNUBHAI ZAVERBHAI VANABHAI	MR MM SAIYED	SIPAI SUBAMIYA UMARBHAI,AABIDAHEMADKHAN SARIFAHEMADKHAN C/O MARUFAHMEDKHAN SARIFAHEMADKHAN	
4330	CRA/304/2017	12/12/2018	RAMESHBHAI MONAHBHAI SAVALIYA,KANTIBHAI NAGJIBHAI ZALAWADI,LABHUBHAI NAGJIBHAI ZALAWADI,MUKESHBHAI NAGJIBHAI LAKHANI,NARENDRABHAI BABUBHAI HIRPARA,KANTIBHAI NANJIBHAI SAVALIYA,BABUBHAI VALJIBHAI HIRPARA	MR SP MAJMUDAR,RUSHABH H MUNSHAW	ANJUBEN ABHAYSINH PARMAR,ARUNABEN WD/O BHAGIRATHBHAI NANUBHAI GILITWALA,ASHOKBHAI BHAGIRATHBHAI GILITWALA,UMESHBHAI BHAGIRATHBHAI GILITWALA,KIRTIDABEN D/O BHAGIRATHBHAI NANUBHAI GILITWALA	NOTICE SERVED,MR ARPIT A KAPADIA
4331	CRA/305/2017	05/10/2017	JAGDISH HIRALAL YADAV,	MR NK MAJMUDAR	MANMOHAN PANUBHAI SUTRARIYA,BHARATKUMAR PANUBHAI SUTARIYA,ANAND KRISHNA PANUBHAI SUTARIYA	NOTICE SERVED BY DS,MR HASIT DAVE
4332	CRA/308/2017	21/07/2017	URMILABA KIRITSINH GOHIL,	SHIVANI RAJPUROHIT	VIJAYRAJSINH VIRBHADRASINH GOHIL,SANYUKTAKUMARI VIJAYRAJSINH GOHIL	
4333	CRA/310/2017	12/12/2017	OSWAL AGLO IMPEX PRIVATE LIMITED,	MS ARCHANA U AMIN	LEGAL HEIRS OF KANJI TRIKAMJI MANEK,KALAWATIBEN W/O KANJI TRIKAMJI MANEK,YOGESH KANJI MANEK,MINABEN ASHOK DAIYA D/O KANJI TRIKAMJI MANEK,BHACHIBAI KANA BAKUTRA,BHARATKUMAR TEJABHAI KHATARIYA,HIMMATLAL KANAJI MANEK,PRADIP FAKIRCHAND BANSAL,JAYESH AMRUTLAL PANDYA	,NOTICE NOT RECD BACK,NOTICE SERVED

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4334	CRA/311/2017	10/08/2017	INDRAVADAN AMBALAL SHAH,	MR HARSHADRAY A DAVE	HEIRS OF DECD. DEVIBALA RAJNIKANT DESAI,DEEPAK DESAI,ALKABEN JAYVANTRAO ALIAS RAMESHBHAI HANDE,NILESHBHAI BAPLAL PARIKH,RAHINIBEN NILESHBHAI PARIKH	,MR NILESH A PANDYA
4335	CRA/312/2017	25/07/2017	ANIRUDDHSINH TAPUBHA JADEJA,AMULABEN PRAVINBHAI PALIYA ALIAS GADHVI	MR NISHANT LALAKIYA	ANANDKUMAR MANHARLAL BAROT ALIAS BODHARA,PRABHATBHAI LAXMANBHAI DANGAR	
4336	CRA/313/2017	11/09/2017	SARLABEN SHANTILAL SHAH,SHANTILAL KANJIBHAI SHAH,MANSUKHLAL KANJIBHAI SHAH	MR AR MAJMUDAR	BHARATKUMAR NATVARLAL SHAH,GIRISHKUMAR NATVARLAL SHAH	
4337	CRA/315/2017	03/08/2017	LATE DHARMSIBHAI GANESHBHAI CHUDASAMA,DHANIBEN DHARAMSIBHAI CHUDASAMA,KAMLABEN DHARAMSIBHAI CHUDASAMA,LATABEN DHARAMSIBHAI CHUDASAMA,JYOTSNABEN DHARAMSIBHAI CHUDASAMA,BABULAL DHARAMSIBHAI CHUDASAMA,MAHESH DHARAMSIBHAI CHUDASAMA	MR NIRAV C SANGHAVI	SANJAYKUMAR KIRITBHAI ZINZUWADIA,	MR RR TRIVEDI
4338	CRA/316/2017	31/07/2017	BAI SHAKARBU- HEIRS OF DECD. SHEIKH GULAMHUSEN ABDULKADAR,GULAMAHMED S/O GULAMKADAR GULAMHUSEIN ABDULKADAR,GULAMMAHMMAD S/O GULAMKADAR GULAMHUSEIN ABDULKADAR,HASAMBHAI S/O GULAMHUSEIN ABDULKADAR,HUSEINBHAI S/O HASAMBHAI GULAMHUSEIN ABDULKADAR,VASIMAHMED S/O HASAMBHAI GULAMHUSEIN ABDULKDAR,MOHAMMAD SADIK S/O HASAMBHAI GULAMHUSEIN ABDULKADAR,GULAMZAFAR S/O GULAMHUSEIN ABDULKADAR,GULAMHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,AHMEDHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,MAHMADHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,ANWARHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,ZAKIRHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,IKBALHUSEIN GULAMZAFAR GULAMHUSEIN ABDULKADAR,NURJABIBI W/O IQBALHUSEIN GULAMZAFAR,NAUMANHUSEIN S/O IQBALHUSEIN GULAMZAFAR,ADNAHUSEIN S/O IQBALHUSEIN GULAMZAFAR,LALBIBI D/O GULAMHUSEIN ABDULKAADAR AND D/O BAI SHAKARBU	MR SUREN M SHAH	EMERALD CO.OPERATIVE HOUSING SOCIETY LIMITED,JAWABJI SURSANGJI HEIRS OF SURSANGJI AATAJI THAKORE,BADARJI SHAJAJJI HEIRS OF SHANAJI AATAJI THAKORE,BABUJI VIRSANGJI HEIRS OF VIRSANGJI AATAJI,MANGUBEN AATAJI THAKORE	,MR JIGAR M PATEL
4339	CRA/317/2017	31/07/2017	BAI SHAKARBU- HEIRS OF DECD. SHEIKH GULAMHUSEN ABDULKADAR,GULAMAHMED S/O GULAMKADAR GULAMHUSEIN ABDULKADAR,GULAMMAHMMAD S/O GULAMKADAR GULAMHUSEIN ABDULKADAR,HASAMBHAI S/O GULAMHUSEIN ABDULKADAR,HUSEINBHAI S/O HASAMBHAI GULAMHUSEIN ABDULKADAR,VASIMAHMED S/O HASAMBHAI GULAMHUSEIN ABDULKDAR,MOHAMMAD SADIK S/O HASAMBHAI GULAMHUSEIN ABDULKADAR,GULAMZAFAR S/O GULAMHUSEIN ABDULKADAR,GULAMHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,AHMEDHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,MAHMADHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,ANWARHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,ZAKIRHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,IKBALHUSEIN GULAMZAFAR GULAMHUSEIN ABDULKADAR,NURJABIBI W/O IQBALHUSEIN GULAMZAFAR,NAUMANHUSEIN S/O IQBALHUSEIN GULAMZAFAR,ADNAHUSEIN S/O IQBALHUSEIN GULAMZAFAR,LALBIBI D/O GULAMHUSEIN ABDULKAADAR AND D/O BAI SHAKARBU	MR SUREN M SHAH	EMERALD CO.OPERATIVE HOUSING SOCIETY LIMITED,JAWABJI SURSANGJI HEIRS OF SURSANGJI AATAJI THAKORE,BADARJI SHAJAJJI HEIRS OF SHANAJI AATAJI THAKORE,BABUJI VIRSANGJI HEIRS OF VIRSANGJI AATAJI,MANGUBEN AATAJI THAKORE	,MR JIGAR M PATEL
4340	CRA/319/2017	05/09/2018	RINKUKUMAR KHUSHALBHAI SHRIMALI,DIPIKABEN RINKUKUMAR SHRIMALI	MR.AMIT R JOSHI	SHAMALBHAI RAMJIBHAI SHRIMALI,	MR NV GANDHI

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4341	CRA/320/2017	07/10/2019	MAHENDRASINHJI PARAKRAMSINHJI SARVAIYA,CHANDRASINH HEMANTSINH,NANDKUNVARBA KESHUBHA SARVAIYA DECEASED THROUGH HEIRS,RAJENDRASINH HEMANTSINH SARVAIYA	MR YN RAVANI	LEGAL HEIRS OF DECEASED VANMALIDAS JADAVBHAI,	MR NISARG N TRIVEDI
4342	CRA/321/2017	28/07/2017	ANILABEN W/O GHANSHYAMBHAI PANCHAL D/O PARSHOTTAMBHAI PATEL,	DR. GAURAV J DAVE,DR. KHUSHBU P VYAS	CHETNABEN GHANSHYAMBHAI PANCHAL,GHANSHYAMBHAI SHANTILAL PANCHAL	
4343	CRA/330/2017	29/09/2017	VINIT RAMESHCHANDRA PARIKH,	MR KIRAN S PANCHAL,MR PRAVIN P PANCHAL	DILIPBHAI ATMARAM GOPALANI,ISHWARLAL SAMARTHLAL SHAH	,GARGI R VYAS
4344	CRA/332/2017	28/08/2017	TATA AIG GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	ANILKUMAR KAMALSINH MORE,ICICI LOMBARD GENERAL INSURANCE CO LTD,A TO Z METALS,MINOR RAKESH KISHANLAL SAJANRAMJI BISHNOI	
4345	CRA/334/2017	31/08/2017	MAVJIBHAI PRABHUDAS NAGAR,	MR P P MAJMUDAR	HEIRS OF DECD. CHANDRAKANT GORDHANDAS THAKKAR,SUSHILABEN W/O CHANDRAKANT THAKKAR,THAKKAR RAJESH CHANDRAKANT,THAKKAR KETAN CHANDRAKANT,THAKKAR NAYAN CHANDRAKANT,RASHMIKA CHANDRAKANT THAKKAR,RAJESH CHANDRAKANT THAKKAR,KETAN CHANDRAKANT THAKKAR,NAYAN CHANDRAKANT THAKKAR,HEIRS AND LEGAL REPRESENTATIVES OF DECD. HIRALAL GORDHANDAS THAKKAR,SUSHILABEN W/O KANUBHAI HIRALAL THAKKAR,MUKESH KANUBHAI THAKKAR,RASHMI KANUBHAI THAKKAR,BHAVNA D/O KANUBHAI THAKKAR AND W/O CHETANKUMAR,JAGDISHBHAI HIRALAL THAKKAR,GOPALBHAI HIRALAL THAKKAR,GOVINBHAI HIRALAL THAKKAR,RAMESHCHANDRA HIRALAL THAKKAR,VIDHYABEN D/O HIRALAL GORDHANDAS THAKKAR,SUDHABEN D/O HIRALAL GORDHANDAS THAKKAR AND W/O PRAVINCHANDRA HIRALAL THAKKAR,KUSUMBEN D/O HIRALAL GORDHANDAS THAKKAR AND W/O AMRUTLAL JADHAVJI NAGRECHA,VIJAYABEN WD/O GORDHANDAS LALCHAND	NOTICE SERVED BY DS,SERVED BY RPAD (N),DS AFF.NOT FILED (N),MR NILESH A PANDYA
4346	CRA/340/2017	22/08/2017	AMBALAL SARABHAI CHEMICALS LTD,SARABHAI HEALTH CARE LTD,ANKIT AGRAWAL,ANIL KUMAR AGRAWAL,ROHAN AGRAWAL,POONAM AGRAWAL	MR PRATIK Y JASANI,A R KADRI	AMBALAL SARABHAI ENTERPRISES LTD,	MS MEGHA JANI
4347	CRA/341/2017	06/09/2017	SUDHABEN ALIAS DEVABEN BHAGWANDAS MOTWANI,	MR SP MAJMUDAR,MR.KRUTARTH K PANDYA	VITTHALBHAI PURSHOTTAM KAHRVA,JAYABEN PURSHOTTAM KAHRVA	
4348	CRA/343/2017	28/08/2017	RADHABEN MOHANBHAI JANI,	HL PATEL ADVOCATES	YOGINDRA DILIPRAY NANAVATY,VASANT ANANDJI OZA,J C JASANI,MUKESH D VAISHNAV,V M KAKKAD	NOTICE SERVED BY DS,MR HIREN U TRIVEDI,R B BHATT
4349	CRA/345/2017	27/11/2017	L.H. OF ABDUL SATTAR ABDULBHAI,MOHAMMED SADIK ABDUL SATTAR,RAZIYABIBI BABUBHAI'S DAUGHTER IN LAW,IMTIYAZ BABUBHAI,IQBAL BABUBHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	RUKAIYABIBI ABDULGANI,	MR KV SHELAT

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4350	CRA/346/2017	11/09/2017	PATEL KUNDAN VASUDEVBHAI,PATEL SHIVANGIBEN D/O KUNDAN VASUDEVBHAI PATEL,PATEL VRUSHANG RAJENDRABHAI,PATEL SANJAY VASUDENBHAI,PATEL DRASTI D/O SANJAY VASUDEV PATEL,MINOR PATEL FALAK SANJAY WHOSE GUARDIAN AND FRIEND PETITIONER NO.4,PATEL RENUKA D/O VASUDEV JIVABHAI PATEL,PATEL BRIJESH PRAVINBHAI,MINOR PATEL GNAN BRIJESH WHOSE GUARDIAN AND FRIEND PETITIONER NO.8,PATEL DARSHNA D/O PRAVINBHAI JIVABHAI,PATEL CHIRAG PRAVIN,PATEL DIPIKABEN D/O AMRATBHAI JIVABHAI,PATEL JIGAR AMRATBHAI	MR RN JADEJA	HEIRS OF DECEASED BECHARBHAI GOVINDBHAI PATEL,KISHANBHAI BECHARBHAI PATEL,NITINBHAI BECHARBHAI PATEL,LEGAL HEIRS OF DECEASED JIVABHAI NATHABHAI PATEL,VASUDEV JIVABHAI PATEL,PRAVINBHAI JIVABHAI PATEL,AMRUTBHAI JIVABHAI PATEL,CHAMPABEN ALIS VIMLABEN D/O JIVABHAI NATHABHAI PATEL,BHOGILAL BHAYCHANDBHAI,PRABHAV CO.OP. HOUSING SOCIETY LIMITED,	,MR JF MEHTA
4351	CRA/348/2017	19/11/2018	BALDEVSINH AJITSINH CHUDASAMA,VILASBEN ANIRUDDHSINH CHUDASAMA,NILAMBEN ANIRUDDHSINH CHUDASAMA	MR VIRAL V DAVE,MR YOGESH P DAVE	KOTYARK NAGAR CO-OP HOUSING SOC.,,KANTILAL GULABBHAI PANVALA,JAYANTBHAI NAGINBHAI GAGALANI	
4352	CRA/349/2017	29/08/2017	DAHYABHAI VIRCHANDBHAI PATEL,	MR RUTUL P DESAI,JIGAR J PATEL	CHAMPABEN JAYANTILAL BHAVSAR,	MRS NASRIN N SHAIKH
4353	CRA/350/2017	05/10/2017	ISHA HASAM,HARUN MAHMAD	MR HD VASAVADA	STATE OF GUJARAT,	
4354	CRA/354/2017	06/05/2019	KHATUNBEN MOHAMMEDBHAI POLARA,	MR MEHUL SHARAD SHAH	SHAUKATHUSSAIN MOHAMMED PATEL,	R N JADAV
4355	CRA/355/2017	19/09/2017	BHAVESH VITHALBHAI THUMAR(PATEL),	MR MRUGEN K PUROHIT	MEGHNABEN VALJIBHAI PATEL,HIRENKUMAR VITHALBHAI THUMAR	NOTICE SERVED BY DS
4356	CRA/356/2017	22/09/2017	VINDOBHAI NARANDAS BHAVSAR,SNEHAL VINODBHAI BHAVSAR	MR RAVINDRA SHAH	CAPITAL PARK COOP HSG. SOC LTD,	JENIL M SHAH
4357	CRA/357/2017	20/09/2017	AMDAVADIYA SUKHDEVBHAI SURESHBHAI NANJI,	MS MEGHA JANI	CHAVDA GOVINDBHAI RAAVJIBHAI,	ROHANKUMAR H RAVAL
4358	CRA/358/2017	08/01/2018	SUNITABEN PREMCHAND TARELA THROUGH POA PREMCHAND MANGILAL TARELA,,	MR VISHAL C MEHTA	HEIRS OF DECEASED HARSHADBHAI SHAH,SUSHILABEN, WIDOW OF HARSHADBHAI SHAH,SUBANDHU HARSHADBHAI SHAH,,PRANENDU HARSHADBHAI SHAH	,NOTICE NOT RECD BACK,NOTICE SERVED,MR DEVARSHI C SHAH
4359	CRA/359/2017	23/03/2018	MEET MARKETING(INDIA) PVT LTD,ILLA JAGDISHBHAI THAKKAR	MR PRATIK P THAKKAR,MR MAULIK R SHAH	LATE ADBULBHAI NURBHAI,MARIYUMBEN W/O LATE ABDULBHAI NURBHAI,JABUBEN ABDULBHAI,MAJIBEN ABDULBHAI,MOHAMMADBHAI ABDULBHAI,AHMEDBHAI ABDULBHAI,ISMANBHAI NURBHAI,ISMAIBHAI NURBHAI,AMINABEN NURBHAI,SINCE DECD. THROUGH L.H. OF LATE HALIMBEN NURBHAI,AKBARBHAI MOHAMMADBHAI,AAYUBHAI MOHAMMADBHAI,IKBALBHAI MOHAMMADBHAI,GULABMOHAMMAD ADAMBHAI,MOHAMMADBHAI ADAMBHAI,IBRAHIMBHAI ADAMBHAI,AKBARBHAI ADAMBHAI,AAYUBBHAI ADAMBHAI,MEHAMMUDBHAI ADAMBHAI,ARUNKUMAR POPATLAL THAKKAR,MAMLATDAR	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),SHRIKAR H BHATT,CHINMAYI M TRIVEDI
4360	CRA/360/2017	06/08/2018	HEIS OF DECEASAED NATVERLAL AMRUTLAL,CHAMPABEN NATVERLAL,JAGDISHBHAI NATVERLAL,DINESHBHAI MOHANBHAI PARMAR	MR NIRAV C THAKKAR	GURJAR SUTAR VIDYARTHI BHAVAN,	
4361	CRA/362/2017	19/09/2017	AHAMAD ICHHAM @ AHAMAD ISMAIL,	M/S.VYAS ASSOCIATES,MR DA SANKHESARA	CHAMPAKLAL GULABCHAND RATHOD,RUXMANIBEN CHAMPAKLAL RATHOD,PRAKASH CHAMPKLAL RATHOD,ASHOK CHAMPAKLAL RATHOD,RANJAN JAYANTILAL SHAH,JAYSHREEBEN PRAKASHCHANDRA RATHOD	

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4362	CRA/363/2017	26/09/2017	HEIRS AND L.R. OF DEVENBHAI MADHUBHAI DESAI,VANDANABEN DEVENBHAI DESAI,SHAILIBEN DEVENBHAI DESAI,JYOTSNABEN MADHUBHAI DESAI	MR PRATIK Y JASANI	VAISHALIBEN DINESHBHAI SAVALIA,	
4363	CRA/364/2017	26/09/2017	BHAGWATI DEVELOPERS THROUGH ITS PARTNERS.,RAKESHBHAI BHIKHABHAI MAHERIYA,RAMESHCHANDRA GANPATLAL PARMAR,BHIKHABHAI MAVJIBHAI MAHERIYA	MS. KITTY S MEHTA	DINESHKUMAR DAHYABHAI LEUVA,	MR JITENDRA H SINGH
4364	CRA/368/2017	12/09/2017	JAYPRAKASH ASSOCIATES LTD.,	MR KASHYAP R JOSHI	P.P.PATEL CONSTRUCTION PVT. LTD.,	(MR PRABHAV A MEHTA)
4365	CRA/369/2017	13/09/2017	KANJIBHAI CHAGANBHAI CHAUHAN,	MR RITURAJ M MEENA,MS DIMPLE A THAKER	BECHARBHAI MALAJI MARU,DINESHBHAI KHEMCHANDBHAI SADHU,PREMJI SOHERIYA	
4366	CRA/373/2017	07/11/2017	PASCHIM GUJARAT VIJ COMPANY LTD,	MR VIRAL J DAVE	VALLABHBHAI UKABHAI PATEL,	MR DIVYESH SEJPAL
4367	CRA/375/2017	03/10/2017	TAHIR ALI HUSSAIN VORA OWNER OF RAJ DEVLOPERS AND CONSTRUCTION,	MM BEG,AMRUTA S SINDHA	PARESH RAMESHCHANDRA PATEL,	MR JIGAR P RAVAL
4368	CRA/376/2017	20/09/2017	GHANSHYAM HARIRAM SHARDA,NANDLAL DEVILAL MAHESHWARI,LAJPATBHAI MEGHRAJBHAI SHAH,HEIRS OF DECD. CHAMPAKLAL MULCHAND SHAH,NIRMALABEN CHAMPAKLAL SHAH,PRAKASHBHAI CHAMPAKLAL SHAH,BIPINBHAI CHAMPAKLAL SHAH	MR HARNISH V DARJI,MR BHUNESH C RUPERA	MAHENDRABHAI BALARAM SADHU,THROUGH L.H. OF DECD. PATEL LAKHUBHAI MANJIBHAI,BHAGWATIBEN WD/O LAKHUBHAI MANJIBHAI PATEL,MAHESHBHAI LAKHUBHAI PATEL,SUDHRBHAI JAYANTIBHAI JOSHI,SHATYAPAL MEGHRAJ,S S DECORATORS,CHETNABEN R JOSHI	,MR SP MAJMUDAR
4369	CRA/378/2017	16/07/2019	THAKORE AMRATBEN WD/O DHANJI CHHAGANJI,THAKORE MUNIBEN D/O DHANJI CHHAGANJI,THAKORE HANSABEN D/O DHANAJI CHHAGANJI AND W/O KANUBHAI,THAKORE SAJANBEN D/O DHANAJI CHHAGANJI AND W/O THAKORE MANUJI,THAKORE JYOTSNABEN D/O DHANAJI CHHAGANJI AND W/O THAKORE CHINUBHAI,THAKORE KARSANJI DHANAJI	HARSHRAJSINH S VAGHELA	PRAMODBHAI C. PATEL,NAGARBHAI A PRAJAPTI,ASHRAFKHAN KALANDARKHAN PATHAN,IMRANKHAN ASLAMKHAN PATHAN,SPECIAL OFFICER, LAND ACQUISITION UNIT -1,STATE OF GUJARAT,INDUSTRIES COMMISSIONER,KAMRANKHAN ASLAMKHAN PATHAN	GOVERNMENT PLEADER,NOTICE SERVED,(MR MB GANDHI),MR CG SHARMA,MR CHINMAY M GANDHI,MR AFTABHUSEN ANSARI,RUSHI B BHAVSAR
4370	CRA/380/2017	04/10/2017	DREAMWORLD ENTERPRISE,	MR ANVESH V VYAS	HARIKRISHNA FARM MACHINERY AND AGRIBUSINESS,	
4371	CRA/381/2017	20/04/2018	LEGAL REPRESENTATIVES AND HEIRS OF PATEL KANTILAL CHATURDAS,KANTABEN KANTILAL PATEL (WD/O KANTILAL CHATURDAS PATEL),MUKESHBHAI KANTILAL PATEL	MR NK MAJMUDAR	SATYANARAYAN MOHANLAL SHAH,RUKMANIBEN SATYANARAYAN SHAH,LALIT MADANLAL GUPTA	,MR SA DESAI

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4372	CRA/382/2017	16/03/2018	HEIRS OF DECD AMINABIBI D/O AMINMUYA,TANJIRBANU MOHAMMADALI SAIYED,TAYRABANU KYASUDIN	MR MRUGEN K PUROHIT	FAKRUDIN SHARIFMIYA KAJI,HEIRS OF DECD HASUMIYA AMINMIYA,VAJIDDIN HASUMIYA KAJI,KHERANBIBI SAMSUDIN MALEK,HEIR OF HUSENMIYA JIVAMIYA BIN BADAMIYA,SAYRABANU D/O HUSENMIYA JIVAMIYA,HEIRS OF AMINMIYA HATAMMIYA,ALLAUDIN AMINMIYA,HEIRS OF DECD HUSAINMIYA AMINMIYA,SADRUMIYA AMINMIYA,BADRUDDIN AMINMIYA,JAINABBIBI WD/O ALLAUDIN AMINMIYA,MANUMIYA ALLAUDIN,ALLAUDIN,ANWAR ALLAUDIN,FATMABIBI ALLAUDIN,NASRUDIN ALLAUDIN,JASRUDIN ALLAUDIN,RAFAYODIN ALLAUDIN,FARIYODIN ALLAUDIN,ALODIN SIKANDARMIYA,SULTANBIBI ALLAUDIN,TABASSUMBANU SIKANDARMIYA,TANVIRMIYA SIKANDARMIYA,TARANUM SIKANDARMIYA,SHAKINABINI HUSAINMIYA,RIYAZUDDIN HUSAINMIYA,MAIYUDDIN HUSAINMIYA,PYARUMIYA HUSAINMIYA,ROSHANBIBI HUSAINMIYA,IBALBANU HUSAINMIYA,RUKSANABANU HUSAINMIYA,FEMUDABANU HUSAINMIYA,SAIDABANU HUSAINMIYA,JULEKHABANU HUSAINMIYA,IMTIYAZ SADRIDUN KAJI,VAJUDIN SADRIDUN KAJI,KHATUBIBI SADRIDUN,THAKORBHAI PUNAMBHAI VASAVA,SURESHHAI THAKORBHAI VASAVA,RAMESHBHAI THAKORBHAI VASAVA,MAHESHBHAI THAKORBHAI VASAVA,HEIRS OF HITESHKUMAR INDUBHAI PATEL,ARCHANABEN W/O HITESHKUMAR INDUBEN PATEL	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),(MR HM PRACHCHHAK),MR.HEMANG H PARIKH,MR RASESH H PARIKH
4373	CRA/384/2017	20/03/2018	KISHORECHANDRA DINANTH JOSHI,	MS TEJAL A VASHI	HARDIK RAJNIKANT JOSHI,TEJAS RAJNIKANT JOSHI,CHANDRAKANT DINANATH JOSHI,RAJNIKANT DINANATH JOSHI	NOTICE SERVED BY DS,MR DHAVAL D VYAS
4374	CRA/385/2017	15/11/2017	JAYSHREEBEN WD/O DECD. PRATAPRAI BHAICHANDRABHAI DOSHI,	MR NV GANDHI	JAYABEN MANSUKHLAL SHAH,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
4375	CRA/389/2017	03/04/2019	MANUBHAI MANILAL PATEL,PRASHANT MANUBHAI PATEL	,MR NV GANDHI	SUNITBHAI KISHORBHAI SHETH,	JENIL M SHAH
4376	CRA/391/2017	07/03/2019	SUSHILABEN BHAILALBHAI,	MR RITURAJ M MEENA,MS DIMPLE A THAKER	L.H. OF MAHENDRABHAI MAGANBHAI PATEL,VAISHALIBEN D/O MAHENDRABHAI MAGANBHAI PATEL W/O MAYURBHAI GORDHANBHAI PATEL,ASHISH MAHENDRABHAI PATEL,SANJAY MAHENDRABHAI PATEL,MAHENDRABHAI MAGANBHAI PATEL	,NOTICE SERVED,MR P P MAJMUDAR
4377	CRA/394/2017	10/10/2017	M/S AMBICA CONSTRUCTION CO.,	MR HM TAHILIANI	SARDAR SAROVAR NARMADA NIGAM LTD,	
4378	CRA/395/2017	10/10/2017	JASODABEN AMITBHAI PATEL,	MS TEJAL A VASHI	GULBIBEN VINODBHAI VARLI,KESARBEN SUPADIYABHAI PATEL,ELECTION OFFICER,COLLECTOR, VALSAD,ELECTION OFFICER	
4379	CRA/396/2017	17/04/2018	POPATLAL PITAMBAR JOSHI,	MR HIMANSU M PADHYA	DHANERA NAGRIK CO OPERATIVE SOCIETY LTD,	MR DIPAN DESAI

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4380	CRA/397/2017	10/10/2017	TUSHARBHAI RAJUBHAI MALI,VRAJLAL RAMJIBHAI BAROLIYA,DALPATBHAI RAMJIBHAI BAROLIYA,SURESHBHAI RAMJIBHAI BAROLIYA,ARVINDBHAI RAMJIBHAI BAROLIYA,JAIPRAKASH JAIRAMBHAI PATEL,RAJESHBHAI THAKARSIBHAI PATEL,AJAYKUMAR ATMARAM PATEL,URMILABEN SANJAYKUMAR PATEL,GITABEN KAUSHIKKUMAR PATEL,SHARDABEN MAHENDRABHAI PATEL DELETED AS PER COURT'S ORDER DATED 10/10/2017,RAMANLAL MULJIBHAI MEGHANI	MS TRUSHA K PATEL	THAKOR SHANKARBHAI KALAJI,THAKOR SURESHJI KALAJI,THAKOR SHARDABEN WD/O RAMESHJI PUNAJI,THAKOR MAHENDRA RAMESHJI,THAKOR ANILKUMAR RAMESHJI,THAKOR DHORAJI AMAJI,PRAMUKHBHAI BHIKHABHAI PATEL,CHETANBHAI PRAMUKHBHAI PATEL,YATIN PRAMUKHBHAI PATEL,TRUPTIBEN VIJAYKUMAR TRIVEDI,VIJAYKUMAR JITENDRAKUMAR TRIVDEI	
4381	CRA/399/2017	12/10/2017	STATE GOVERNMENT,COLLECTOR,,DEPUTY COLLECTOR,,MAMLATDAR,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER	NATVAR GIRI RANCHHOD GIRI,HEIRS OF DECEASED MATHURGAR RANCHHOD GAR,UMIYABEN MATHURGAR,MAHESH GIRI MATHURGIRI,INDU GIRI MATHURGIRI,DILIP GIRI MATHURGIRI,NARESHI GIRI MATHURGIRI,HEIRS OF DECEASED JERAMGAR RANCHHOD GIRI,SUSHILABEN JERAMGAR,VIPUL GIRI JERAM GIRI,ASMITABEN JERAM GIRI,NAYANABEN JERAM GIRI,KAUSHIK GIRI JERAM GIRI	,JENIL M SHAH
4382	CRA/402/2017	24/11/2017	HEIRS OF DECEASED VIRAMBHAI UKABHAI BHARWARD,JUTHIBEN VIRAMBHAI UKABHAI BHARWARD,NAVDHANBHAI VIRAMBHAI BHARWARD,GOVINDBHAI VIRAMBHAI BHARWARD,RAMESHBHAI VIRAMBHAI BHARWARD,BHAVANBHAI VIRAMBHAI BHARWARD,MADHIBEN D/O VIRAMBHAI BHARWARD W/O OF BHALABHAI DHANIBHAI,MAYABEN D/O VIRAMBHAI BHARWARD W/O OF AJIBHAI DHOLABHAI,GEETABEN D/O VIRAMBHAI BHARWARD W/O OF RAJUBHAI GOVINDBHAI,RAGHUBHAI PUNJABHAI BARWARD	MR JIGAR P RAVAL	HEIRS OF DECEASED RAMESHCHANDRA ATMARAM TRIVEDI,KAMLABEN W/O RAMESHCHANDRA TRIVEDI,BHAVIKBHAI BHARATBHAI SHAH,MANOJBHAI BHUPATBHAI VADODARIA	
4383	CRA/404/2017	23/01/2018	ROHITKUMAR HARIDAS RATANDHAYARA,	MR DIPAL R RAVAIYA	BHAVESH NAUTAMLAL RACHCHH,MITESH NAUTAMLAL RACHCHH,ANISH NAUTAMLAL RACHCHH	MR. ZALAK B PIPALIA
4384	CRA/406/2017	26/12/2017	GOVINDBHAI KUBERBHAI PARMAR,	MR MANISH S SHAH	DINESHKUMAR MANGALDAS MAKWANA,	MR ANIL C THAKORE
4385	CRA/408/2017	15/03/2018	KUNDANKUMAR MOHANBHAI CHOPRA(SHAH),	MR.MRUDUL M BAROT	MANHAR SUKHLAL PATEL,	MR JB DASTOOR
4386	CRA/409/2017	08/01/2018	JAYANTIBHAI VARDHABHAI PATEL,	MR MAHESH BHAVSAR	SARSWATIBEN D/O JOITABHAI VARDHABHAI,KANTIBHAI MANILAL PATEL,ARVINDBHAI CHHOTABHAI PATEL	NOTICE SERVED BY DS,NOTICE UNSERVED
4387	CRA/410/2017	08/01/2018	JAYANTIBHAI VARDHABHAI PATEL,DHULIBEN W/O JAYANTIBHAI VARDHABHAI	MR MAHESH BHAVSAR,MRS HM BHAVSAR	SARSWATIBEN D/O JOITABHAI VARDHABHAI,SHANTABEN D/O JETHABHAI AND W/O RAMESHBHAI PARSOTTAMBHAI	NOTICE SERVED BY DS, (MR PRABHAV A MEHTA)
4388	CRA/411/2017	08/01/2018	JAYANTIBHAI VARDHABHAI PATEL,	MR MAHESH BHAVSAR	SARSWATIBEN D/O JOITABHAI VARDHABHAI,DHULABHAI JORDAS SINCED DECD,DASHTRATHBHAI DHULABHAI PATEL,HASMUTAMIBEN DHULABHAI PATEL,PARSHOTTAM JORDAS,HARIKRUSHNA ATMARAM	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),(MR PRABHAV A MEHTA)
4389	CRA/412/2017	08/01/2018	JAYANTIBHAI VARDHABHAI PATEL,	MR MAHESH BHAVSAR,MRS HM BHAVSAR	SARSWATIBEN D/O JOITABHAI VARDHABHAI,	(MR PRABHAV A MEHTA)
4390	CRA/413/2017	08/01/2018	JAYANTIBHAI VARDHABHAI PATEL,	MR MAHESH BHAVSAR,MRS HM BHAVSAR	SARSWATIBEN D/O JOITABHAI VARDHABHAI,	(MR PRABHAV A MEHTA)
4391	CRA/414/2017	08/01/2018	JAYANTIBHAI VARDHABHAI PATEL,	MR MAHESH BHAVSAR,MRS HM BHAVSAR	SARSWATIBEN D/O JOITABHAI VARDHABHAI,	(MR PRABHAV A MEHTA)

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4392	CRA/416/2017	10/09/2018	RANA RAMESHWAR SINGH HARBAXSINGH DHINGDA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	KIRITKUMAR HARIHARBHAI BHATT,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA
4393	CRA/420/2017	03/11/2017	CYRUS T JUNGALWALA,JAMSHID CYRUS JUNGALWALA	MR SHAKEEL A QURESHI	NANAVATI AUTOMOBILES PRIVATE LTD,	
4394	CRA/421/2017	03/11/2017	CYRUS T JUNGALWALA,JAMSHID CYRUS JUNGALWALA	MR SHAKEEL A QURESHI	NANAVATI AUTOMOBILES PRIVATE LTD,MESSERS VAASPAR	
4395	CRA/422/2017	06/11/2017	PASCHIM GUJARAT VIJ COMPANY LTD THROUGH MANOJKUMAR JAMNADAS (EXE.ENG.),	MS LILU K BHAYA	KADVANI FORGE LIMITED,	MS MEGHA JANI
4396	CRA/424/2017	04/02/2020	L.H. OF CHIMANBHAI KALIDAS PATEL,BHARATIBEN CHIMANBHAI PATEL W/O NATVARLAL PATEL,JYOTSNABEN CHIMANBHAI PATEL W/O BABULAL PATEL,NAYNABEN CHIMANBHAI PATEL W/O BHAILALBHAI PATEL,KASHMIRABEN CHIMANBHAI PATEL W/O KANUBHAI PATEL,BHAVNABEN CHIMANBHAI PATEL W/O BHIRUBHAI PATEL,HARSHITABEN CHIMANBHAI PATEL W/O KANUBHAI PATEL,RAJESHVARIBEN CHIMANBHAI PATEL W/O KAUSHIKBHAI,TANUJABEN CHIMANBHAI PATEL W/O DHARMESHKUMAR PATEL,PRAVINBHAI DWARKADAS PATEL,BIPINBHAI DWARKADAS PATEL,SHARDABEN DWARKADAS PATEL(WIDOW),HANSABEN PRAVINCHANDRA PATEL,SHRMISTABEN BIPINCHANDRA PATEL	DECEASED LITIGANT,MS. SAMATA V PATEL	AGRICULTURE PRODUCE MARKET COMMITTEE BAVLA,	MR MM TIRMIZI
4397	CRA/425/2017	04/02/2020	SAVITABEN RANCHHODHAI PATEL WD/O RANCHHODHAI PRAHLADBHAI PATEL,VASANTLAL NATWARLAL PATEL,TRIKAMLAL NATWARLAL PATEL,KAILASHBEN NATWARLAL PATEL,KAPILABEN NATWARLAL PATEL,ILABEN ISHWARBHAI D/O JIVIBEN NARANBHAI PATEL,HARSHITABEN ISHWARBHAI PATEL D/O JIVIBEN NARANBHAI PATEL,PRAVINBHAI MANUBHAI PATEL,BHARATBHAI RANCHHODBHAI PATEL,PRAVINBHAI RANCHHODBHAI PATEL,BUDDHISAGAR RANCHHODBHAI PATEL,RAJENDRAKUMAR RANCHHODBHAI PATEL	MS. SAMATA V PATEL	AGRICULTURE PRODUCE MARKET COMMITTEE BAVLA,	MR MM TIRMIZI
4398	CRA/426/2017	29/08/2019	HARESH MANOHARLAL SINDHI,KALAWATI D/O MANOHARLAL AND W/O VIJAYKUMAR BHATIA	MR NV GANDHI	HARISH RAJKUMAR AHUJA,	MR GOVIND V PATEL,R C SHUKLA
4399	CRA/427/2017	04/02/2020	KIRITBHAI PURSHOTAMBHAI PATEL,	VRAJLAL C PATEL	AGRICULTURE PRODUCE MARKET COMMITTEE BAVLA,	MR MM TIRMIZI
4400	CRA/429/2017	08/11/2017	OMGURU PLASTIC INDUSTRIES,	DR.ABHISST K THAKER,HARSHANG H PATEL	THAKOR VINUJI MANSINGJI SHANKARJI,OFFICER ON SPECIAL DUTY LAND ACQUISITION,CHIEF EXECUTIVE OFFICE	
4401	CRA/433/2017	12/01/2018	MITTALBEN UMANGBHAI PANCHAL,	(MR KANUBHAI I PATEL)	UMANGBHAI BULAKHIDAS PANCHAL,GAYATRIBEN BULAKHIDAS PANCHAL	MEGHA M CHAVDA
4402	CRA/434/2017	08/12/2017	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	CHETANDAS TULSIDAS SINCE DECD. THROUGH HEIRS,ANANDBHAI CHETANDAS TEHALRAMANI,ARJUNBHAI CHETANDAS TEHALRAMANI,JETHABHAI CHETANDAS TEHALRAMANI,MAYABEN LAXMICHAND GOGIA,STATE OF GUJARAT	,MR GT DAYANI
4403	CRA/436/2017	22/03/2018	M/S ADANI TRANSMISSION LIMITED(ERSTWHILE M/S ADANI ENTERPRISES LIMITED),	MR HARSHADRAY A DAVE	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MR SP HASURKAR
4404	CRA/437/2017	24/01/2018	M/S BHATT AND COMPANY,SUDHIRBHAI JANARDANBHAI BHATT	MS MOHINI J BHAVSAR	DIPAKBHAI NARENDRABHAI KATPITIA,PANNABEN HIMANSHUPRASAD ACHARYA	,MR VIBHUTI NANAVATI

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4405	CRA/438/2017	14/11/2017	CHAUDHARI NARAYANBHAI BHEMABHAI,CHAUDHARI PRABHUDAS LAVJIBHAI	MR K R MISHRA	DEPUTY COLLECTOR VISNAGAR,MAMLATDAR VISNAGAR,CHAUDHARI SHIVRAMBHAI RASANGBHAI,CHAUDHARI MENABEN WD/O. SAGARAMBHAI RASANGBHAI,CHAUDHARI MAHESHKUMAR SAGARAMBHAI,CHAUDHARI RAMJIBHAI MADHEVBHAI,CHAUDHARI JEEVATBEN MADHEVBHAI,CHAUDHARI BABUBHAI MANSANGBHAI,CHAUDHARI AKHERAJBHAI MANSANGBHAI,CHAUDHARI RAEEBEN WD/O SHANKARBHAI MADHEVBHAI,CHAUDHARI VITHALBHAI SHANKARBHAI	
4406	CRA/440/2017	15/11/2017	VIJAYBHAI DAHYABHAI NANERA,HIMANSHU R PATEL,SANJAYKUMAR MANILAL PATEL,VASANTBHAI BHAVJIBHAI PATEL	VIRAL K SHAH	SHREEJI SWAROOP GIRUVARYA SHREE PUJABAPA SATSANG BAPA MANDAL,CHANDRAKANT AMRUTBHAI PATEL,RASIKLAL KESHAVAL PATEL,HARIKRUSHAN AMRUTLAL PATEL,BHAILAL RAVJIBHAI PATEL,VASUDEV RAVJIBHAI PATEL,JANAKBHAI RANCHHODBHAI PATEL,HARSHABEN RANCHHODBHAI PATEL,HARSHADBHAI RAVJIBHAI PATEL,PRAKSH HARSHADBHAI PATEL,ASHOKKUMAR PRAHLADBHAI PATEL,BHAGVATIBEN MANILAL PATEL,RAMESHBHAI RAMDAS PATEL,GHNSHYAMBHAI PRATAPBHAI PATEL,DIPAK AMRUTLAL PATEL,LAXMICHAND BALDEVBHAI PATEL,CHARITY COMMISSIONER	
4407	CRA/442/2017	15/11/2017	JAYESHBHAI VALJIBHAI SOLANKI,	MR KUNAL S SHAH	RAJESH VINODCHANDRA SHAH,	
4408	CRA/443/2017	26/12/2017	BHANUBEN CHUNILAL PATEL,	MR PRATIK Y JASANI	RAJNIKANT DALICHAND BAVISI(JANSATTAVALA),	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
4409	CRA/445/2017	20/04/2018	BALDEVBHAI KESHAVLAL PATEL,PARSHOTTAMBHAI GORDHANBHAI PATEL,SHAILESHBHAI SANMUKHRAY THAKAR,MANJULABEN PARSHOTTAMBHAI PATEL,BHAGWANBHAI KESHAVLAL PATEL	JENIL M SHAH	ZALABEN SAGARBHAI RABARI,ARJANBHAI SARTANBHAI RABARI,BALDEVBHAI MAVJIBHAI DESAI,HEIRS OF DECD. BABAJI DHORAJI THAKOR,KANAIYALAL BABAJI THAKOR,KANKUBEN BABAJI THAKOR,BABITABEN BABAJI THAKOR,HANSABEN BABAJI THAKOR,NANIBEN WD/O BABAJI DHORAJI THAKOR,AJAYKUMAR BABALDAS PATEL	,RULE SERVED,MR KV SHELAT,MR PUNIT B JUNEJA,MR DHAVAL R CHAUHAN,MR MAHAVIR BHANSALI
4410	CRA/446/2017	27/12/2017	ANAND PRAHLADBHAI LOKAPUR,	MR BJ TRIVEDI	VEENABEN D/O BALKRUSHNA NATU,CHAIRMAN-SECRETARY,,MILINDBHAI PRAHLADBHAI LOKAPUR	,NOTICE SERVED BY DS,(MR PARESH M DARJI),MR. NEHAL N SHAH
4411	CRA/447/2017	09/01/2018	JAGRUPSINH NIDHANSINH CHAUHAN,	MR.MRUDUL M BAROT	SATYENDRASINGH SAROVERSINGH CHAUHAN,PRAMODSINGH ALIAS SURESHSINGH CHAUHAN	MR EE SAIYED,MR SIKANDER SAIYED
4412	CRA/448/2017	30/11/2017	SANJAY BABUBHAI PATEL,PREMAL SANJAYBHAI PATEL,AMOL SANJAYBHAI PATEL,PORASBHAI BABUBHAI PATEL,PRAVINBHAI MOHANLAL	MR BHARAT R PANDYA,RUSHI A BAROT	KUVARBEN KANAJI THAKOR,VASUBHAI KANAJIBHAI THAKOR,ISHWARBHAI KANAJIBHAI THAKOR,GAVRAVBHAI KANAJIBHAI THAKOR,RAJESHKUMAR KANAJIBHAI THAKOR,MANJULABEN D/O KANAJIBHAI BHUPATIJI	
4413	CRA/450/2017	21/12/2018	NAYNABEN CHAMPAKLAL MORAKHIYA,	MR RAJESH K SAVJANI	DEEPA PRADIP SHAH,KUMARI KAMINI HASHMUKHLAL SHETH	MR NV GANDHI

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4414	CRA/451/2017	26/12/2017	ADAMALI MAMAD KHUMBHAR,	MR MEHUL SHARAD SHAH	MUSLIM EDUCATION AND WELFARE SOC.,,JAFAR ISMAIL HINGORA,ANWAR OSMAN SUMRA,ALI MAMAD MAMAD JAT,GUJARAT STATE WAQF BOARD,UMAR HASAN SAMA,SULEMAN ISMAIL BUZARG	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),BHARGAV KARIA & ASSO
4415	CRA/452/2017	27/11/2017	ASHOK DEVRAJBHAI PATEL,	DHRUVIK K PATEL	PATEL MANHARLAL AMBALAL,	
4416	CRA/453/2017	20/11/2017	GOPALBHAI BABUBHAI CHAVDA,	MR VIJAY H NANGESH	JASHUMATIBEN GOPALBHAI CHAVDA,GAYATRIBEN JATINCHANDRA CHAVDA,SUAMYA JATINCHANDRA CHAVDA	
4417	CRA/454/2017	03/05/2018	PORT OFFICER,	MS SEJAL K MANDAVIA	L.H. OF DECD. UMAR JIVA AJMERI,REMATBEN UMARBHAI AJMERI,RAFIKBHAI JUMABHAI,ROSHANBEN RAFIKBHAI,JAVED RAFIKBHAI,AHEMADBHAI RAFIKBHAI,MOHSIN RAFIKBHAI,DEPUTY COLLECTOR	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),DHARMESH D NANAVATY,MR ASIT B JOSHI
4418	CRA/456/2017	04/12/2018	DINESHBHAI MANEKBHAI BUCHIA,	MR SK PATEL	L.H. OF SANGAAR SMANTBHAI LAGHU KARA,DHANBAI W/O SANGAAR SMANTBHAI,RAMJIBHAI SANGAAR SMANTBHAI,RAMABAI W/O PARBAT SANGAAR D/O SANGAAR SMANTBHAI,SONALBEN W/O KANJI SANGAAR D/O SANGAAR SMANTBHAI,KESARBAI W/O JUMA SANGAAR D/O LAGHU KARA,SONBAI W/O KEDAR MADHU D/O LAGHUKARA SANGAAR,MEGHRAJLAGU KARA SANGAAR,L.H. OF PANDYA MOHANLAL NATHU(THAKAR),PANDYA DHANLAXMIBEN VRAJLAL(THAKAR),BHARATIBEN RAMJI SANGAAR,BHANJIBHAI NARANBHAI SANGAAR,L.H OF PUNJABHAI NARANABHAI SANGAAR,RAJBAI PUNJABHAI SANGAAR,RAMJIBHAI PUNJABHAI SANGAAR,TOKARSINH MONSINH DEDHIYA	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR NAYAN D PAREKH,MR. AKASH R PATEL
4419	CRA/458/2017	26/11/2018	SHANTABEN REVABHAI PARMAR,RAJNIKANT R AMIN	MR AJAY L PANDAV	DARSHNABEN RAMESHCHANDRA CHOLIA,JAIMINIBEN RAMESHCHANDRA CHOLIA,FALGUNIBEN RAMESHCHANDRA CHOLIA	
4420	CRA/460/2017	29/11/2017	L.H. OF PRADHYUTKUMAR NAUTAMLAL SHAH,NALINIBEN PRADHYUTKUMAR SHAH,JAYDEEP PRADHYUTKUMAR SHAH,NILESH PRADHYUTKUMAR SHAH	MR PREMAL S RACHH	SHAILESHBHAI NAUTAMLAL SHAH,SHANTABEN NAUTAMLAL SHAH,USHABEN NAUTAMLAL SHAH,L.H. OF PURNABEN NAUTAMLAL SHAH,MITUL VIRESH SHAH,SHITALKUMAR MADHUBHAI MEHTA,BANK OF MAHARASHTRA	
4421	CRA/461/2017	22/12/2017	VRUNDAVAN STONE QUARRY THROUGH PARTNER,JAGDISHBHAI BHAGWANBHAI KATHARIA,HASMUKHBHAI JIVRAJBHAI PATEL	MR PUSHPADATTA VYAS	MAGANBHAI RAGHABHAI CHAUDHRI DECD THROUGH HEIRS,SUMITRABEN RAMESHBHAI CHAUDHRI,AJAYBHAI RAMESHBHAI CHAUDHRI,ANITABEN RAMESHBHAI CHAUDHRI	UNSERVED WANT OF TIM,MR.S D MOTWANI
4422	CRA/465/2017	18/07/2018	M/S PATEL ROADWAYS LTD,M/S PATEL ROADWAYS LTD	MR NILESH A PANDYA	GORDHANBHAI LADHABHAI TILALA,JAYESHBHAI V SAMBALPARA	NOTICE NOT RECD BACK,MR PRATIK Y JASANI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4423	CRA/466/2017	27/09/2018	SIDDHI VINAYAK INFRASTRUCTURE,APURVA DINESHBHAI PATEL	MR TATTVAM K PATEL	NIMBA VANA BAGUL,HEIRS OF DECD. AMBALAL MATHURBHAI SOLANKI,JAMNABEN AMBALAL SOLANKI,VITTHALBHAI MATHURBHAI SOLANKI,HEIRS OF DECD. BABUBHAI MATHURBHAI SOLANKI,SHANTABEN BABUBHAI SOLANKI,PREMKUMAR BABUBHAI MATHURBHAI SOLANKI,KANTABEN D/O BABUBHAI SOLANKI W/O MANIBHAI VAGHELA,MAHESHBHAI RAJNIKANT BABUBHAI MATHURBHAI SOLANKI,RASHMIKABEN D/O RAJNIKANT SOLANKI W/O RAKESHBHAI RAJPUT,HEIR OF DECD. PARSHOTAMBHAI SOLANKI,AMBABEN PARSHOTAMBHAI SOLANKI,HEIR OF DECD. RAVJIBHAI SOLANKI,KUSUMBEN RAVJIBHAI SOLANKI,HEIR OF DECD. BHAILALBHAI SOLANKI,KOKILABEN BHAILALBHAI SOLANKI,MAHENDRASINH KEDARSINH SOLANKI,LAKSHMIBEN D/O AMBALAL W/O KANTIBHAI,KAPILABEN D/O AMBALAL W/O JAYANTIBHAI,SAVITABEN D/O CHUNILAL W/O KAMLESHBHAI,KANTABEN D/O BABUBHAI W/O MAFATBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),ROHAN A SHAH,RUSHABH H SHAH
4424	CRA/471/2017	21/02/2019	SURESH GIRDHARILAL GOYAL,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	PARIKH DINESHKUMAR HIRALAL,PARIKH ATULKUMAR HIRALAL	MR APURVA R KAPADIA
4425	CRA/474/2017	29/11/2017	GULAM SABIR GULAM FARID RAJKOTWALA,	MR ABDUL K SHAIKH	SUNNI MUSLIM WAQF COMMITTEE AHMEDABAD,	
4426	CRA/476/2017	22/03/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MR SP HASURKAR	M/S ADANI TRANSMISSION LIMITED,	MR HARSHADRAY A DAVE
4427	CRA/477/2017	14/03/2018	SURESHKUMAR RAMANLAL PATEL,KIRITKUMAR RAMANLAL PATEL	MR SHIRISH H GOHIL,RAJDEEPSINH B JADEJA	BHARTIBEN RAMANLAL PATEL,KALPENABEN JITENDRABHAI DESAI,DHIRAJLAL PREMJIBHAI PATEL,POPATBHAI KANJIBHAI GAJERA	SHIVANI RAJPUROHIT,MR HITESH V PATEL
4428	CRA/486/2017	06/12/2017	MUKESH BABULAL SHAH(KHANDELWAL),	MR CHIRAG B PATEL	SHYAM AVATRAM VASWANI,HARISHCHANDRA BABULAL KHANDELWAL,MOHANLAL BABULAL KHANDELWAL,CHANDRAKANT BABULAL KHANDELWAL,SURYAKANT BABULAL SHAH KHANDELWAL	
4429	CRA/493/2017	08/10/2018	MAGANBHAI KARSHANBHAI PRAJAPATI,RATILAL MAGANBHAI PRAJAPATI	MR KUNJAL D PANDYA	ASHOKKUMAR MOHANLAL PASHUWALA,SURESHKUMAR MOHANLAL PASHUWALA,RAMESHKUMAR MOHANLAL PASHUWALA	MR JV VAGHELA
4430	CRA/494/2017	30/04/2018	ASHOKKUMAR MANGALDAS MASIDIYA,RAKESHKUMAR KANCHANLAL MODI	MR P P MAJMUDAR	INDRAVADAN JAGJIVANDAS GANDHI,SURESHBHAI MANAGALDAS MASIDIYA	NOTICE SERVED,MR KASHYAP R JOSHI

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4431	CRA/495/2017	11/12/2017	PATEL KANTIBHAI BECHARDAS BHOJANI,	MR.HEMANG H PARIKH	HEIRS OF LATE RABARI NAGJIBHAI KHENGARBHAI,RABARI LILUBEN WD/O RABARI NAGJIBHAI KHENGARBHAI,RABARI AMBABEN D/O RABARI NAGJIBHAI KHENGARBHAI,RABARI SHANTABEN D/O RABARI NAGJIBHAI KHENGARBHAI,RABARI KALIBEN D/O RABARI NAGJIBHAI KHENGARBHAI,RABARI SANTOKBEN D/O RABARI NAGJIBHAI KHENGARBHAI,RABARI GANGABEN D/O RABARI NAGJIBHAI KHENGARBHAI,ASUBEN D/O RABARI NAGJIBHAI KHENGARBHAI,DESAI KARSHANBHAI HARIBHAI,HEIRS OF DESAI RAMJIBHAI JESANGBHAI,DESAI GANDABHAI RAMJIBHAI,DESAI JIVIBEN D/O DESAI RAMJIBHAI JESANGBHAI,KANUBHAI PRABHUDAS PATEL,BHIKHALAL SARTANBHAI DESAI,VAIBHAVKUMAR JASHWANTKUMAR SHAH	,MR KAMLESH S KOTAI
4432	CRA/496/2017	11/12/2017	GHANCHI HARUNBHAI MOHAMMADBHAI,VAV - THARAD AUDITYA SAHASTRA BHARAMAN KELAVANI MANDAL	MR. NISHIT P GANDHI	SOLANKI DHEGABHAI NAGABHAI,SOLANKI VERSHIBHAI KARSHANBHAI,SOLANKI ISHARABHAI VARJANGBHAI,SOLANKI RUPSHIBHAI MEDHABHAI,SOLANKI KAMABHAI RUPSHIBHAI,SOLANKI TRIKAMBHAI KAJABHAI,SOLANKI REVABHAI NAGAJIBHAI,SOLANKI ARJANBHAI MANJIBHAI,SOLANKI PRABHABHAI AJABHAI,SOLANKI VAJABHAI ANDABHAI,SOLANKI BABABHAI NANJIBHAI,SOLANKI NABHABHAI SAVSHIBHAI,SOLANKI PATHUBHAI JETHABHAI,SOLANKI MAVJIBHAI KUMBHABHAI,SOLANKI DHUDABHAI VASTABHAI,GANCHI JUMABHAI MAHAMMADBHAI,GANCHI ISMAILBHAI IBRAHIMBHAI	
4433	CRA/497/2017	20/11/2018	GITABEN PUNAMBHAI GADHVI,	MR PUNAM G GADHVI	RAJENDRA MANUBHAI VYAS,INDIAN OIL CORPORATION (IOC),CHIEF DIVISION 1,GURUDEV PETROL PUMP,ATULBHAI M DOPPA	NOTICE SERVED BY DS,MR AS VAKIL,MR AKSHAY A VAKIL,BHARGAV KARIA & ASSO
4434	CRA/499/2017	20/03/2018	SHEKH MAYUDDIN ALAUDDIN,SHEKH SHIRAJUDDIN NIZAMUDDIN,SHEKH WASIM NURUDDIN,SHEKH SAJID GULAMNABI	MR VISHAL C MEHTA	GUJARAT STATE WAQF TRIBUNAL, GANDHINAGAR,CHAIRMAN, GUJARAT STATE WAQF BOARD,BABUBHAI LALUMIYA SUMRA,IQBALMIYA BACHUMIYA SUMRA,RASIDMIYA MAHMMADMIYA SUMRA	NOTICE SERVED BY DS,MR HARSHADRAY A DAVE
4435	CRA/500/2017	20/02/2019	ESSAR POWER TRANSMISSION CO LTD,	NANAVATI ASSOCIATES	BHAGVATBHAI CHIMANBHAI MODI (DELETED),MATHUR VITTHALBHAI PATEL,STATE OF GUJARAT	,DELETED
4436	CRA/506/2017	17/04/2018	ZAKIRHUSEN MOHAMMAD ISAK SHAIKH,	MR. HARDIK J JANI	THE STATE OF GUJARAT,ROSHAN ZAKIRHUSEN SHAIKH	,MRS NISHA M PARIKH
4437	CRA/507/2017	06/12/2019	ARVINDBHAI BABARBHAI BHATIYA,	DHRUVIK K PATEL	ANANT BABARBHAI BHATIYA,DEVAL SURESHBHAI,SHOBHA SURESHBHAI DEVAL	,MR MANAV A MEHTA
4438	CRA/508/2017	18/03/2020	PINKAL MANOJBHAI YAGNIK,	MR NIRAV R MISHRA,HARDIK J GAJJAR	AMI W/O PINKAL MANOJBHAI YAGNIK D/O NARESHBHAI CHOKSHI,FAMILY COURT NO 2 AT AHMEDABAD	RULE SERVED,DR.ABHISST K THAKER

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4439	CRA/510/2017	02/08/2018	THROUGH HEIRS AND L.R. OF DECD. VILJIBHAI RANABHAI,RAMABEN WD/O VELJIBHAI MIYATRA,MAHESHBHAI VELJIBHAI MIYATRA,KIRTIBHAI VELJIBHAI MIYATRA,KISHORBHAI VELJIBHAI MIYATRA,YOGESHBHAI VELJIBHAI MIYATRA,RATILAL CHHAGANLAL CHUDASAMA(VALAND)	MR VAIBHAV N SHETH	THROUGH HEIRS AND L.R. OF DECD. REKHABEN NALINBHAI SHAH,NALINBHAI PUNJALAL SHAH,MANISHBHAI NALINBHAI SHAH,PRADIPBHAI NALINBHAI SHAH,MINOR BABY D/O NALINBHAI PUJABHAI SHAH	NOTICE NOT RECD BACK,NOTICE UNSERVED
4440	CRA/511/2017	26/12/2017	RAJESH SHANTILAL MACWAN,	MR SP MAJMUDAR	LEGAL HEIRS OF DECEASED JETHALAL AMRUTLAL TAMBODIYA,HANSABEN JETHALAL TAMBODIYA,CHIRAG JETHALAL TAMBODIYA,BANKIM JETHALAL TAMBODIYA,LINIYAN PRADEEPBHAI MECKWAN,PRADEEPBHAI SHANTILAL MECKWAN,KUSUMBEN SHANTILAL MECKWAN (EXPIRED)	,DS AFF.NOT FILED (N),MR KASHYAP R JOSHI
4441	CRA/523/2017	25/07/2019	SHANTABEN LALJIBHAI RATHOD,LALJIBHAI VIRJIBHAI RATHOD	MS MEGHA JANI	PUSHPABEN JAYATILAL FALIYA,JAYANTILAL NATHALAL FALIYA	MR. BHADRISH S RAJU
4442	CRA/526/2017	06/03/2018	HELI PRAGNESH DESAI,	MR SP MAJMUDAR	ALAK DEEPAKBHAI VYAS,	MR DHAVAL D VYAS
4443	CRA/528/2017	29/10/2018	DR. BATRAS POSITIVE HEALTH CLINIC PVT LTD,	MR DIPAK H SINDHI	DR. RATNA JAYANT BHATT,DR. DARSHAN MEHTA ALIAS DR. DARSHAN DESAI	NOTICE SERVED,MR MI HAVA
4444	CRA/529/2017	22/02/2018	SCAN SHIPPING PTE. LTD,	MR HARSH N PAREKH	ANUPAM PORT CRANES CORPORATION LIMITED,	(MR FB BRAHMBHATT),MR.D H PANCHAL
4445	CRA/532/2017	01/03/2018	NAYANKUNJ CO OP HOUSING SOCIETY LTD PART 1,	MR HRIDAY BUCH	JATABEDA PROFESSIONAL SERVICES,AMIT KUMAR GOLCHA,ARUNA GOLCHA,CHANCHAL WAHI,RACHANA WAHI,BIMLA DEVI DUGAR	,MR APURVA R KAPADIA,DR. GAURAV J DAVE,DR. KHUSHBU P VYAS
4446	CRA/534/2017	12/02/2020	ALTAFHUSAIN HAJI JAFARHUSAIN MOMIN,NAUSHAD HAJI JAFARHUSAIN MOMIN,ASIF HAJI JAFARHUSAIN MOMIN	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH	JOBANJI BABAJI THAKOR,HARSHADBHAI JASHVANTBHAI PATEL,VIJAYKUMAR RAMJIBHAI SONI,BHAVIN KISHORBHAI ADIYA,RENUVALA CHANDRAPRAKASH GUPTA	
4447	CRA/2/2018	02/07/2019	NEW INDIA ASSURANCE CO. LTD.,	MR VIBHUTI NANAVATI	THAKER KAUSHIK VRAJLAL,	MR KAMLESH S KOTAI
4448	CRA/3/2018	10/05/2018	GOKULBHAI M DHABHI,	MR VISHAL C MEHTA,SAMEE A URAIZEE	HEMCHANDRACHARYA NORTH GUJARAT UNIVERSITY,L J PURANI AND ASSOCIATED - ARCHITECT	NOTICE SERVED,MR SIDDHARTH H DAVE
4449	CRA/4/2018	10/05/2018	SATYAM SHANTIBHAI PATEL,	MR VISHAL C MEHTA,SAMEE A URAIZEE	HEMCHANDRACHARYA NORTH GUJARAT UNIVERSITY,VISHESH CONSULTANTS ARCHITECT	NOTICE SERVED,MR SIDDHARTH H DAVE
4450	CRA/5/2018	10/05/2018	SATYAM SHANTIBHAI PATEL,	MR VISHAL C MEHTA,SAMEE A URAIZEE	HEMCHANDRACHARYA NORTH GUJARAT UNIVERSITY,VISHESH CONSULTANTS ARCHITECT	,MR SIDDHARTH H DAVE
4451	CRA/6/2018	10/05/2018	SATYAM SHANTIBHAI PATEL,	MR VISHAL C MEHTA,SAMEE A URAIZEE	HEMCHANDRACHARYA NORTH GUJARAT UNIVERSITY,VISHESH CONSULTANTS ARCHITECT	,MR SIDDHARTH H DAVE
4452	CRA/7/2018	10/05/2018	SATYAM SHANTIBHAI PATEL,	MR VISHAL C MEHTA,SAMEE A URAIZEE	HEMCHANDRACHARYA NORTH GUJARAT UNIVERSITY,VISHESH CONSULTANTS ARCHITECT	,MR SIDDHARTH H DAVE
4453	CRA/9/2018	06/12/2018	AMEENABIBI MOHAMMED UMAR LOKHANDWALA,	MR MM TIRMIZI	MOHAMMED ZUBER FAJALBHAI KAIYALWALA,CHISTI MUNAVARHUSSAIN BHIKHUMIYA	,MR BHAVESH B SARODE

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4454	CRA/11/2018	26/07/2019	MANIBHAI JINABHAI PATEL,JAYANTIBHAI JINABHAI PATEL,NATVARBHAI ALIAS NATUBHAI JINABHAI PATEL,PRANUBHAI JINABHAI PATEL,MANJULABEN D/O JINABHAI BHAGWANBHAI	THAKKAR AND PAHWA ADVOCATES	AMRATBHAI JINABHAI PATEL,	MS TEJAL A VASHI
4455	CRA/14/2018	02/07/2018	SUBHASH NANAKRAM KRIPLANI SINDHI,	MS. ALKA B VANIYA	KOLI HANSABEN VASHRAMBHAI MOKARIYA,	MR CHINTAN S POPAT
4456	CRA/17/2018	24/10/2019	AJAY GOPALDAS KOTHARI,VIJAY GOPALDAS KOTHARI	(MR MAULIK J SHELAT)	JASUMATIBEN W/O KANTILAL MANILAL PANCHAL,JAYSHREE D/O GOPALDAS BAPULAL KOTHARI	REFUSED SERVED (N) (10),MR MANISH S SHAH
4457	CRA/21/2018	16/01/2018	KANKUBEN WD/O JIBHAI NATHABHAI,KANUBHAI JIBHAI,KISHOREBHAI JIBHAI,RAMESHBHAI JIBHAI,DIPAKBHAI JIBHAI,KALABEN D/O JIBHAI AND W/O BHAGUBHAI RAVJIBHAI TALPADA	MR UMANG H OZA	GAURANGBHAI CHIMANBHAI KAPADIA,SUNILKUMAR ARVINDBHAI KAPADIA,LEGAL HEIRS OF NATHABHAI SHANTABHAI,BHIKHABHAI NATHABHAI VAGHARIA,LALITABEN BHIKHABHAI,SUKHDEVBHAI BHIKHABHAI,SATISHBHAI BHIKHABHAI,KISMAT SATISHBHAI,PRAKASH SATISHBHAI,LEGAL HEIRS OF DECD. JAMABHAI NATHABHAI VAGHARI,JITUBHAI JAMABHAI VAGHARI,JAYESHBHAI JAMABHAI VAGHARI,LEGAL HEIRS OF DECD. CHANCHALBEN WD/O MANIBHAI NATHABHAI VAGHRI,MOHANBHAI MANIBHAI,AMBALAL MANIBHAI,LEGAL HEIRS OF DECD. GORDHANBHAI MANIBHAI,DHULIBEN WD/O MOHANBHAI MANIBHAI,BHARATBHAI MOHANBHAI,POONAMBHAI MOHANBHAI,SHARDABEN WD/O AMBALAL MANIBHAI,RAJUBHAI AMBALAL,JAGDISHBHAI AMBALAL,CHAMPABEN WD/O GORDHABHAI VAGHARI,LEGAL HEIRS OF DECD. VAGHJIBHAI NATHABHAI VAGHARI,SHARDABEN WD/O VAGHJIBHAI NATHABHAI,PRAVINBHAI VAGHJIBHAI VAGHARI,SURESHBHAI VAGHJIBHAI VAGHARI,VIJAYBHAI VAGHJIBHAI VAGHARI,LILYBEN D/O VAGHJIBHAI VAGHARI W/O DHARMESHBHAI,ASHABEN WD/O PRAVINBHAI,BHAVIN PRAVINBHAI,LALU PRAVINBHAI,MOHANBHAI MANIBHAI VAGHARI,SHANTILAL MANILAL VAGHARI,NATUBHAI MANIBHAI VAGHARI,KOKILABEN NATUBHAI,JIGNESH NATUBHAI,PRITESH NATUBHAI	
4458	CRA/22/2018	27/08/2018	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,EXECUTIVE ENGINEER (TRANSMISSION),MADHYA GUJARAT VIJ COMPANY LTD	MR SP HASURKAR	M/S NEW HARIOM BUILDERS,	MR DILIP B RANA
4459	CRA/23/2018	25/01/2018	ATALIYA GANPATSINH BHIMSINH,	MR PARTHIV A BHATT	BELIM MOHAMMEDBHAI KASAMBHAI,DY COLLECTOR,MAMLATDAR	
4460	CRA/25/2018	13/03/2018	HANSABEN AMBALAL RASANIA,KALPESH AMBALAL RASANIA,MRUGESH AMBALAL RASANIA,HIMANSHU D/O AMBALAL W/O KALPESHKUMAR	MR NK MAJMUDAR	URVASHIBEN WD/O LATE GIRDHARLAL RANCHHODLAL TRIVEDI,	MR ASHISH B DESAI
4461	CRA/26/2018	18/06/2019	ANNAPURNA D/O HARISHANKAR CHUNILAL JOSHI AND,BHAGWATIBEN D/O HARISHANKAR CHUNILAL JOSHI	MR TANMAY B KARIA	INDUMATIBEN WD/O KIRANBHAI HARISHANKAR CHUNILAL JOSHI,AASHISH KIRANBHAI JOSHI,SACHIN KIRANBHAI JOSHI	MR HK THAKOR, (ROOSHIKESHSINH H CHAUHAN)
4462	CRA/27/2018	25/01/2019	DINESHKUMAR VITHALBHAI CHAUHAN,	MR JITENDRA M PATEL	SHANTILAL RANCHHODBHAI RABARI,RAIBEN SHANTILAL RABARI,MAHESHBHAI SHANTILAL RABARI,RAJUBHAI SHANTILAL RABARI,GOPALBHAI SHANTILAL RABARI,MANIBEN SHANTILAL RABARI,LALJIBHAI RANCHHODBHAI RABARI,RATILAL RANCHHODBHAI RABARI	,MR ASIM J PANDYA

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4463	CRA/28/2018	17/10/2018	HAWELIWALA SABBIRHUSSAIN MAHMMADBHAI,MIRCHIWALA MUHAMMADYUNUS NOORMUHAMMAD,MIRCHIWALAL IQBALHUSSAIN HAJIMUMMADJI,MIRCHIWALA FATEHMUHAMMAD HAJIMIYABHAI,KOTWALA CHANDMUHAMMAD NOORBHAI,SALAT CHANDMUHAMMAD ABDULRAHIM,CYCLEWALA IQBALHUSIAN PIRBHAI,MURMURALIWALA MUHAMMADHUSSAIN FATEHBHAI,MUHAMMADJIWALA SABBIRHUSSAIN CHANDBHAI	RIZWAN SHAIKH	SABBIRHUSSAIN IBRAHIMBHAI CINEMAWALA,ABDULKARIM IBRAHIMBHAI CINEMAWALA,YUSUFBHAI HAJI DOSMUHAMMAD CINEMAWALA,NISARMEHNDI FAKIRMUHAMMAD CINEMAWALA,ABDULKARIM FAKIRMUHAMMAD CINEMAWALA	MR SHAKEEL A QURESHI
4464	CRA/31/2018	18/07/2018	HEIRS OF LATE AMBALAL VALAND,LILABEN D/O AMBALAL VALAND,KIRITBHAI AMBALAL VALAND,KAMLESHBHAI AMBALAL VALAND,HEIRS OF LATE RAMANBHAI VALAND,SHARDABEN W/O RAMANBHAI VALAND,KALPNABEN D/O RAMANBHAI VALAND,BHUPENDRABHAI RAMANBHAI VALAND,BHAVESHBHAI RAMANBHAI VALAND	MR ISHAN MIHIR PATEL	SAVITABEN (SHANIBEN) MANGALBHAI VALAND,LALITABEN MANGALBHAI VALAND	MS DISHA N NANAVATY
4465	CRA/33/2018	15/10/2018	DEVJIBHAI NARANBHAI PARSHIYA,DHARTIBEN MAHENDRABHAI TALSANIYA	VAIBHAV V GOSWAMY	GUNVANTRAI MOHANBHAI RATHOD,	MR. JAY M THAKKAR
4466	CRA/36/2018	25/01/2019	RUSTAMBEG AHMEDBEG MIRZA,SARIFABIBI AHMEDBEG MIRZA,RASULBEG AHMEDBEG MIRZA,BISMILLABEG AHMEDBEG MIRZA,RAHIMBEG AHMEDBEG MIRZA,MEHRAZBIBI RAZUNUZ MIRZA,SABERABIBI MUSTUFABEG MIRZA,KHERUBIBI MEHMOODMIYAN MIRZA	MR IQBAL M MALIK	HAJIANI SOPHIA SADIQ TURMER,SADIQBHAI MAULABUX TURNER,MUNSHI NAZRINBANU MOHMOOD AIYUB,ANSARI SIMA MOHAMMED JAKIR,MOHSIN SADIQBHAI TURNER,JAMSHED SADIQBHAI TURNER,VARSIBANU MOHAMMED RIYAZ ANSARI,KHUSHNUD MOHAMMED SALIM PATHAN,KHUSHRU SADIQBHAI TURNER,KISWA IMTIYAZ PATHAN	,NOTICE SERVED,MAULIK H VAGHELA
4467	CRA/50/2018	23/01/2020	BHAGYESHBHAI NAVINKUMAR THAKKAR,	MR PARTHIV B SHAH	RITABEN BHAGESHKUMAR THAKKAR,	MR SP MAJMUDAR
4468	CRA/53/2018	02/08/2018	BHUPENDRABHAI DAHYABHAI PATEL,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	PUNJIBEN @ PUSHPABEN D/O CHHAGANBHAI HARGOINDDAS PATEL AND,PRAFULBHAI DAHYABHAI,HEIRS OF LATE RAMANLAL TRIBHOVANDAS,NAVNIT RAMANLAL,KUSUMBEN RAMANLAL,JYOTSNABEN RAMANLAL,VARSHABEN RAMANLAL,MANISHBHAI S/O BHAILAL RAMANLAL	,NOTICE SERVED BY DS,MR HITESH N ACHARYA,MR.HARDIK BHARHMBHAT,MR ASUTOSH M DESAI,MR KAMLESH S KOTAI,MR.ADITYA J PANDYA
4469	CRA/57/2018	03/04/2018	HEMABEN DAXESHBHAI PANCHAL (Amended as per Court's order dated 03/204/2018),Deleted as per order dated 03/04/18HEMABEN DAXESHBHAI PANCHAL AS NATURAL GUARDIAN, MOTHER OF SON JAY	(MR KANUBHAI I PATEL)	JAYANTIBHAI SOMNATH PANCHAL,SMITABEN JAYANTIBHAI PANCHAL,DIPESH JAYANTIBHAI PATEL,SONALBEN WD/O MANITBHAI PANCHAL,MAULIK MANITBHAI PANCHAL,KARISHMA MANITBHAI PANCHAL,ANERI DAXESHBHAI PANCHAL	MEGHA M CHAVDA
4470	CRA/58/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,MALANIYA KARAMSHI MAVA	,MR SP MAJMUDAR
4471	CRA/59/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,MALANIYA CHELA MAVA	
4472	CRA/60/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,MALANIYA HATHI MADHA	,MR P P MAJMUDAR
4473	CRA/61/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,NAI DEVJI MAGA MALA,NAI MANJI MAGA MALA,NAI CHOTHAJI MAGA MALA	
4474	CRA/62/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BABA VIRBHAN	
4475	CRA/63/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI JAGAJI RAMSI	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4476	CRA/64/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI POPAT JAGA,KOLI PARBATJI GHEMRAJI,KOLI ARJUNJI GHEMRAJI,KOLI SURATJI GHEMRAJI,KOLI JASIBEN GHEMRAJI	
4477	CRA/65/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI RAMAJI MAGHAJI	,MR SP MAJMUDAR,MR P P MAJMUDAR
4478	CRA/66/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BAVA HANSPURI MADHUPURI,BAVA JAGMALPURI MADHUPURI,BAVA BHIKHAPURI MADHUPURI,BAVA RATANPURI RUPPURI,BAVA MANPURI RUPPURI,BAVA JORAPURI RUPPURI	
4479	CRA/67/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,MALANIYA RAKHA MAVA	
4480	CRA/68/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,MALANIYA DEVJI MALA,MALANIYA MAFA MALA	,MR SP MAJMUDAR
4481	CRA/69/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,MALANIYASHANTI SHIVA	
4482	CRA/70/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,NAI PRABHUJI MAGAJI,NAI MAGA MALABHAI	
4483	CRA/71/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI GOVA MASHRU,RABARI KALA MASHRU	,MR SP MAJMUDAR
4484	CRA/72/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL DHARMA BHAGWAN,BHIL HIRA BHAGWAN	,MR SP MAJMUDAR
4485	CRA/73/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAFABHAI MASABHAI	,MR SP MAJMUDAR
4486	CRA/74/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI OKHABHAI MASABHAI	,MR SP MAJMUDAR
4487	CRA/75/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI SAKARBEN GAMAN UDA,RABARI BABUBHAI GAMAN UDA,RABARI LEBABHAI GAMAN UDA,RABARI ZEBARBEN NAGJI UDA,RABARI SHANTABEN NAGJI UDA,RABARI RAJA RAMA,RABARI PIRA RAMA	
4488	CRA/76/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SUTHAR BABUJI GOMAJI	,MR SP MAJMUDAR
4489	CRA/77/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SUTHAR RATANJI GOMAJI	,MR SP MAJMUDAR
4490	CRA/78/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DHUDA VIHA	,MR SP MAJMUDAR
4491	CRA/79/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DANA BHATHI	,MR SP MAJMUDAR
4492	CRA/80/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DANA BHATHI	,MR SP MAJMUDAR
4493	CRA/81/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SUTHAR MAGANJI LAGHAJI,SUTHAR DHUDAJI LADHAJI	
4494	CRA/82/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SUTHAR MAFAJI BAGHAJI	
4495	CRA/83/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAGAN HARI	,MR SP MAJMUDAR
4496	CRA/84/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAFA MAHADEV	,MR SP MAJMUDAR
4497	CRA/85/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI JIVA LALA	

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4498	CRA/86/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI RANA CHEHRA	
4499	CRA/87/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI CHEHRA RABHA	
4500	CRA/88/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SURHAR BHUDARJI RAJNATHJI JETHAJI,SUTHAR SUDHA RAGNATHJI JETAJI,SUTHAR BADA RAGNATHJI JETAJI,SUTHAR LAKHMABEN RAGNATHJI JETAJI	,MR SP MAJMUDAR
4501	CRA/89/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI VIRA JETA	
4502	CRA/90/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SUTHAR GOMA JETA	
4503	CRA/91/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BHEMA JALA	
4504	CRA/92/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MASHRU JALA	
4505	CRA/93/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI ISHWAR DHUDA	,MR SP MAJMUDAR
4506	CRA/94/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI NATHU VIRMA	
4507	CRA/95/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MANIBEN VIHA	,MR SP MAJMUDAR
4508	CRA/96/2018	09/02/2018	UNION OF INDIA,		STATE OF GUJARAT,RABARI NATHU VIRMA,RABARI RATANBEN VIRMA,RABARI AMARBEN VIRMA	
4509	CRA/97/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI RAJA NATHU	,MR SP MAJMUDAR
4510	CRA/98/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAFA NATHU	,MR SP MAJMUDAR
4511	CRA/99/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DHUDA VIHA	,MR SP MAJMUDAR
4512	CRA/100/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BHIKHA MAHADEV SUNDARA,RABARI MAGAN MAHADEV SUNDARA,RABARI JAGALBEN MAHADEV SUNDARA	
4513	CRA/101/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI ZANZUBEN SENDHA RASHI	,MR SP MAJMUDAR
4514	CRA/102/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL TEJAJI CHATURJI	,MR SP MAJMUDAR
4515	CRA/103/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI NAGAJI CHEHRA	
4516	CRA/104/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI CHEHRA JIBHA	
4517	CRA/105/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DAHYA JIBHA	,MR SP MAJMUDAR
4518	CRA/106/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI HIRA VALA JABA,RABARI ISHWAR VALA JABA	,MR SP MAJMUDAR
4519	CRA/107/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI HIRA BHEMA,RABARI MAGANBHAI BHEMA,RABARI LAJUBEN BHEMA,RABARI HIRABEN BHEMA,RABARI RAMJI BHEMA	,MR P P MAJMUDAR
4520	CRA/108/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAFA CHELA,RABARI KANA CHELA	,MR SP MAJMUDAR
4521	CRA/109/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI KALU BHATHI	,MR SP MAJMUDAR

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4522	CRA/110/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI JORA BHATHI	
4523	CRA/111/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI RAJA BHATHI	,MR P P MAJMUDAR
4524	CRA/112/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI DHUDAJI JALAJI OKHAJI,KOLI JAYANTIJI JALAJI OKHAJI,KOLI NATVARJI JALAJI OKHAJI,KOLI RAMAIBEN JALAJI OKHAJI,KOLI SANTOKBEN POPATJI OKHAJI,MANUJI POPATJI,MAKAJI JAGMALJI,ASHOKJI JAGMALJI,VISHNUJI JAGMALJI,BHAGAJI JAGMALJI,MASAJI GOKALJI	,MR SP MAJMUDAR
4525	CRA/113/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI HARI VALA,RABARI HIRU VALA,RABARI AGARBEN VALA	
4526	CRA/114/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,HARIJAN SHANTABEN LAVJI OKHA,HARIJAN VERSIBHAI LAVJI OKHA,HARIJAN MANABHAI LAVJI OKHA,HARIJAN RAMESHBHAI LAVJI OKHA,HARIJAN BAJU OKHA	
4527	CRA/115/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL KASUBEN AASUJI UJAJI,BHIL MEERABEN AASUJI,BHIL CHANDABEN AASUJI,BHIL THAKRIBHAI AASUJI,BHIL BALVANTJI UJAJI,BHIL MAGANJI UJAJI,BHIL CHATUR SARTAJI,BHIL NARSANG SARTAJI,BHIL VARJEG SARTAJI	
4528	CRA/116/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SHRAVANKUMAR RAKHAJI CHAUHAN	,MR P P MAJMUDAR
4529	CRA/117/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,TURI MAFA DHUDA,TURI RAMA AMARA	
4530	CRA/118/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI SENDHA MADHA	
4531	CRA/119/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,THAKOR TARSANGJI RAVAJI,THAKOR BHAVJI RAVAJI,THAKOR BHEMAJI BHAVJI	
4532	CRA/120/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,THAKOR CHEHRAJI VIRAMJI	
4533	CRA/121/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,THAKOR SOMAJI MADARJI	
4534	CRA/122/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI GAMAN RATNA	
4535	CRA/123/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI GAMAN KHETA	
4536	CRA/124/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DANA HARDAS	
4537	CRA/125/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BHEMA VALA,RABARI BHIKHA VELA	
4538	CRA/126/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BHIKHA RUPA ETC,RABARI AGARBEN RUPA	
4539	CRA/127/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DOSHIBEN MAHADEV	
4540	CRA/128/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI NATHU KARSHAN,TABARI BHIKHA NATHU	
4541	CRA/129/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAFA MEVA,RABARI MAGAN MEVA,RABARI JAMA MEVA,RABARI KONA MEVA,RABARI LEELA MEVA,RABARI MANIBEN MEVA	
4542	CRA/130/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI RATNA LALA,RABARI MEVA LALA	

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4543	CRA/131/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,THAKOR SOMAJI MADARJI,THAKOR CHEHRAJI VIRMAJI	
4544	CRA/132/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DONA MAHADEV	
4545	CRA/133/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI GAMAN KHETA	
4546	CRA/134/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DANA HATHI	
4547	CRA/135/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BHIKHA KHETA	
4548	CRA/136/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI ZANZUBEN GAMAN	
4549	CRA/137/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI MENABEN SONAJI	
4550	CRA/138/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI RATANBEN UMAJI,KOLI ZAVERJI MASAJI	
4551	CRA/139/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI LALA HATHI,RABARI JORA HATHI	
4552	CRA/140/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI GAMAN MAGHA	
4553	CRA/141/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI PIRA MADHA	,MR P P MAJMUDAR
4554	CRA/142/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI RANA MADHA	,MR P P MAJMUDAR
4555	CRA/143/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI CHELA RUPA	,MR P P MAJMUDAR
4556	CRA/144/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI BHEMA VIHA,RABARI RANA DHADA	
4557	CRA/145/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL SARDAR GIJA,BHIL PASA GIJA,BHIL SHARDABEN BHUDRA,BHIL MIRABEN BHUDRA,BHIL JIVANJI BHUDRA,BHIL PARVATIBEN BHUDRA	
4558	CRA/146/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SOLANKI SENDHA KESARA	,MR P P MAJMUDAR
4559	CRA/147/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SOLANKI BHAICHANDJI PRATAPJI	
4560	CRA/148/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SOLANKI RANJITJI PRATPAJI	
4561	CRA/149/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI PRATAPJI OKHAJI	
4562	CRA/150/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL DHARMA BHAGWAN	
4563	CRA/151/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI LILABHAI JAGSI VIRBHAN,RABARI SHAKARIBEN JAGSI VIRBHAN	,MR SP MAJMUDAR
4564	CRA/152/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL SARDAR GAJA,BHIL PASA GAJA,BHIL SHARDABEN BHUDRA,BHIL MIRABEN BHUDRA,BHIL JIVANJI BHUDRA,BHIL PARVATIBEN BHUDRA	
4565	CRA/153/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI HIRA VALA,RABARI ISHWAR VALA	,MR SP MAJMUDAR

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4566	CRA/154/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KUMBHAR RAVJI HARCHANDJI PANA,KUMBHAR SHARDABEN HARCHANDJI PANA,KUMBHAR JAGDISH HARCHANDJI PANA,KUMBHAR KOKILABEN HARCHANDJI PANA,KUMBHAR KASHIBEN HARCHANDJI PANA	
4567	CRA/155/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI LAKHMANJI CHATRAJI	,MR SP MAJMUDAR
4568	CRA/156/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,DUNGARA GANA,BADARA GANA	,MR SP MAJMUDAR
4569	CRA/157/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI JAGA RAMSI	
4570	CRA/158/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI AMRATJI JAGAJI	
4571	CRA/159/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,KOLI JALIBEN SAVDAS UGARA,KOLI JIVAJI SAVDAS UGARA,KOLI ANUPJI SAVDAS UGARA,KOLI VERSIJI SAVDAS UGARA	
4572	CRA/160/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,SHRAVANKUMAR RAKHAJI CHAUHAN	,MR SP MAJMUDAR
4573	CRA/161/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL ADA HOTHI	
4574	CRA/162/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,LEGAL HEIRS OF BHIL ADA HOTHI,BHIL HARUBEN ADABHAI,BHIL VERSI ADABHAI,BHIL BABU ADABHAI,BHIL RAVJI HOTHI,BHIL RANCHHOD HOTHI,BHIL DANABHAI HOTHI,LEGAL HEIRS OF BHIL ADA HOTHI,BHIL HARUBEN HOTHI,BHIL VERSI ADA,BHIL BABU ADA,BHIL RAVJI ADA,BHIL RANCHHOD ADA,BHIL GANGABEN HOTHI,BHIL DHANABEN HOTHI,BHIL GANGABEN HOTHI	
4575	CRA/163/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL BABU KESARA,BHIL CHHAGAN VIRMA,BHIL NAGJI VIRMA	
4576	CRA/164/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL SHANKAR DHANA,BHIL VIHA DHANA	
4577	CRA/165/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL JAGMAL BHAVA,BHIL JAGMAL BHAVA,BHIL POPAT BHAVA,BHIL KAPUR BHAVA	
4578	CRA/166/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI DHUBA VIHA	,MR SP MAJMUDAR
4579	CRA/167/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL CHATURJI RAMAJI	
4580	CRA/168/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL CHATURJI SARTANJI,BHIL NARSANGJI SARTANJI,BHIL VARJANGJI SARTANJI	
4581	CRA/169/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI JIVRAJ CHEHRA	
4582	CRA/170/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL TEJAJI CHATURJI	,MR SP MAJMUDAR
4583	CRA/171/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL CHATURJI SARTANJI,BHIL NARSANGJI SARTANJI,BHIL VARJANGJI SARTANJI	
4584	CRA/172/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL CHATURJI RAMAJI	
4585	CRA/173/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI JEBARBEN NAGJI UDA,RABARI SHANTABEN NAGJI UDA	,MR SP MAJMUDAR

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4586	CRA/174/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,HARIJAN SHANTABEN LAVJI OKHA,HARIJAN VERSI LAVJI OKHA,HARIJAN MANABHAI LAVJI OKHA,HARIJAN RAMESHBHAI LAVJI OKHA,HARIJAN BAJU OKHA	
4587	CRA/175/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BHIL CHATURJI SARTANJI,BHIL NARSANGJI SARTANJI,BHIL VARJANG SARTANJI,L.H OF BHIL AASUJI UDAJI,BHIL KASUBEN AASUJI,BHIL MIRABEN AASUJI,BHIL CHANDABEN AASUJI,BHIL THAKRIBHAI AASUJI,BHIL BALVANTJI UJAJI,BHIL MAGAN UJAJI	,MR SP MAJMUDAR
4588	CRA/176/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI MAHADEV JALA	
4589	CRA/177/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BAVA MANGUBEN SADULPURI RUPPURI	,MR SP MAJMUDAR
4590	CRA/178/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI LILA HATHI,RABARI JORA HATHI	
4591	CRA/179/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI GAMAN MADHA	
4592	CRA/180/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI PIRA MADHA	,MR SP MAJMUDAR
4593	CRA/181/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,BAVA HANSPURI MADHUPURI,BAVA JAGMALPURI MADHUPURI,BAVA BHIKHAPURI MADHUPURI	
4594	CRA/182/2018	09/02/2018	UNION OF INDIA,	MR ANKIT SHAH	STATE OF GUJARAT,RABARI RANA MADHA	,MR SP MAJMUDAR
4595	CRA/183/2018	23/09/2019	DHANGAURIBEN WD/O BHAGWATIBHAI PARSOTTAMBHAI,	MR MANAN A SHAH	BHAVNABEN D/O BHAGWATIBHAI PARSHOTTAMBHAI AND W/O JAYDEVBHAI DALSUKHBHAI,PRAKASHBHAI BHAGWATIBHAI PATEL,PRAGNABEN PRAKASHBHAI PATEL,NIKHIALBHAI PRAKASHBHAI PATEL,PRIYABEN D/O PRAKASHBHAI PATEL AND W/O JATINBHAI RAMCHANDRA PATEL,DIPEN PRAKASHBHAI PATEL	NOTICE SERVED,MR DILIP L KANOJIYA
4596	CRA/185/2018	16/04/2018	SHRIRAM GEN. INS. CO. LTD,	MR RATHIN P RAVAL	SONALBEN JASHUBHAI ALIAS HARESHBHAI SOLANKI,MINOR DILIP JASHUBHAI ALIAS HARESHBHAI SOLANKI,MINOR HARDIK JASHUBHAI ALIAS HARESHBHAI SOLANKI,MINOR VIPULBHAI JASHUBHAI ALIAS HARESHBHAI SOLANKI,MINOR LALITABEN JASHUBHAI ALIAS HARESHBHAI SOLANKI,NANUBEN SHAMJIBHAI SOLANKI,VAJUBHAI RAJABHAI BHARAD,YAKUB HUSEIN MULTANI,ICICI LOMBARD GENERAL INSURANCE CO LTD,IBRAHIMBHAI HAYATKHAN PATHAN,NAZIRBHAI SATARBHAI SAIYED	,NOTICE SERVED
4597	CRA/190/2018	26/03/2019	PUSHPABEN MANUBHAI,DAKSHABEN MANUBHAI,HARSHABEN MANUBHAI,HINABEN MANUBHAI,BHARATKUMAR MANUBHAI	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4598	CRA/191/2018	26/03/2019	SANJAYKUMAR RAMESHBHAI,HASMUKHBHAI RAMESHBHAI	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4599	CRA/192/2018	26/03/2019	MANJULABEN NARHARIBHAI,SUMITRABEN NARHARIBHAI,PRAKASHCHANDRA NARHARIBHAI,MAHESHKUMAR NARHARIBHAI,BIPINBHAI CHIMANBHAI	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4600	CRA/193/2018	26/03/2019	PRAVINBHAI JAYANTIBHAI PATEL,	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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4601	CRA/194/2018	26/03/2019	PUSHPABEN MANUBHAI,DAKSHABEN MANUBHAI,HARSHABEN MANUBHAI,HINABEN MANUBHAI,BHARATKUMAR MANUBHAI,PREMILABEN RAMESHBHAI,ASHWINBHAI RAMESHBHAI,RAKESHBHAI RAMESHBHAI	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4602	CRA/198/2018	19/06/2018	KANJIBHAI HIRJIBHAI SORATHIYA,	MR AR THACKER	PRAVINBHAI KHIMJIBHAI KAKADIYA,	MR. NIRAV G RAMANI
4603	CRA/200/2018	28/02/2020	GAUTAMBHAI BABUBHAI PATEL,	MR YN RAVANI	RAVJIBHAI DADUBHAI PATEL, LEGAL HEIRS OF SHARDABEN RAVJIBHAI PATEL,CHETANKUMAR RAVJIBHAI PATEL, LEGAL HEIRS OF SHARDABEN RAVJIBHAI PATEL	NOTICE SERVED,MR ABHIRAJ R TRIVEDI
4604	CRA/205/2018	21/08/2018	PRAVINBHAI HARGOVANDAS KADIA,	MR NACHIKET D MEHTA	SHANTABEN BHUDARBHAI, LEGAL HEIRS OF DECD. BHUDARBHAI DEVCHANDBHAI,	NOTICE SERVED
4605	CRA/206/2018	15/07/2019	HEIRS OF DECD. KISHORBHAI AMBARAM AGRAWAT,LATABEN KISHORBHAI AGRAWAT,KETANBHAI KISHORBHAI AGRAWAT,JALPABEN KISHORBHAI AGRAWAT	(MR SANDEEP N BHATT),MS SONAL S BHATT	SUSHILABEN MOTIRAM JOSHI,ATUL MOHANBHAI JAISWAL	UNSERVED EXPIRED (N),REFUSED SERVED (N)(10)
4606	CRA/210/2018	04/05/2018	TENSILE STEEL LIMITED,	MR MANAV A MEHTA	SHREEM CONSTRUCTION PVT LTD,APURVA DINESHBHAI PATEL	NOTICE SERVED,MR TATTVAM K PATEL
4607	CRA/211/2018	25/06/2018	BHARATKUMAR CHHOTALAL MEHTA,	MR BS NILAK,MS RATNA VORA	BHARATDAS'S GURUSHRI SAMRAMMAHARAJ,	MR HARSHADRAY A DAVE
4608	CRA/212/2018	08/07/2019	DEVDATT NARAYAN SHETTI,	MR P B KHAMBHOLJA	PRAHLADBHAI PUNJIRAM PAREKH,	MR NIMESH V DIXIT,MR AS ASTHAVADI,MANHARKUMAR M PARMAR
4609	CRA/213/2018	08/07/2019	DEVDATT NARAYAN SHETTI,	MR P B KHAMBHOLJA	ASHOK N SHAH,	MR NIMESH V DIXIT
4610	CRA/214/2018	08/07/2019	DEVDATT NARAYAN SHETTI,	MR P B KHAMBHOLJA	KISHORBHAI AMRUTBHAI PUNJARA,GOVINDBHAI AMRUTBHAI PUNJARA	MR NIMESH V DIXIT
4611	CRA/215/2018	08/07/2019	DEVDATT NARAYAN SHETTI,	MR P B KHAMBHOLJA	HEIRS OF DECD. DINESH CHHANAJI,JIGAR DINESHBHAI CHHANAJI S/O DECD. DINESH CHHANAJI,KOKIBEN DINESHBHAI CHHANAJI W/O DECD. DINESH CHHANAJI	,MR NIMESH V DIXIT
4612	CRA/216/2018	08/07/2019	DEVDATT NARAYAN SHETTI,	MR P B KHAMBHOLJA	KALYANRAV GANPATRAV HADVADYA,	MR NIMESH V DIXIT
4613	CRA/220/2018	03/07/2018	BHAGVATI OFFSET,BHAGVATI BINDERS,AJAY OFFSET,VARDAYANI OFFSET	MR BHARAT SHAH	JASWANTBHAI CHIMANBHAI PARMAR,CONTRLLING AUTHORITY, AHMEDABAD	
4614	CRA/224/2018	15/03/2018	STATE OF GUJARAT,COLLECTOR,COLLECTOR, NARMADA,COURT OF WARDS, VADODARA	GOVERNMENT PLEADER	FAKIR MOHAMDKHANJI YAWARKHANJI CHAUHAN,	MR BHARAT JANI
4615	CRA/229/2018	24/07/2018	KISHORKUMAR DALJIBHAI PATEL,ANUBEN KISHORKUMAR PATEL	,MR N P CHAUDHARY	VISTAAR FINANCIAL SERVICES PVT LTD.,	DHRUVIK K PATEL
4616	CRA/230/2018	24/07/2018	SARDARBHAI SHAMALABHAI PATEL,HANSHABEN SARDARBHAI PATEL	,MR N P CHAUDHARY	VISTAAR FINANCIAL SERVICES PVT LTD.,	DHRUVIK K PATEL
4617	CRA/235/2018	04/09/2019	DEVABHAI SOMABHAI KANABI,GANESHBHAI S/O DECD. KALUBHAI SMOBHAI KANABI,RAMESHBHAI (MINOR) S/O DECD. KALUBHAI SOMABHAI KANAI,VALMABEN WD/O DECD. KALUBHAI SMOBHAI KANABI	MR. RAJAN J PATEL,A A DAUDIVHORA	DAYANI PRAKASHCHANDRA DHUDABHAI,NAI BHAGVANBHAI HAMIRBHAI	NOTICE SERVED
4618	CRA/236/2018	21/01/2019	ARVINDBHAI PRAGJIBHAI PATEL,	SAKET A WAGHELA	GAJANAND KASHINATH PATIL,	MR LALJI R MOKARIA

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4619	CRA/240/2018	19/04/2018	MAHADEV MOHANDAS RAJANI,	JENIL M SHAH	JERAM MOHANDAS RAJANI, SINCE DECD. THROUGH HEIRS,HARDAS MOHANDAS RAJANI,PARASRAM MOHANDAS RAJANI,NARAYANDAS MOHANDAS RAJANIA,HARISH MOHANDAS RAJANI,MIRA ALIAS BHAGWANTI RAMESHBHAI MOTIYANI,DIIRAJ JAYRAMDAS RAJANI,UMESH JAYRAMDAS RAJANI	,RULE SERVED BY DS,SERVED BY RPAD (R)
4620	CRA/241/2018	13/03/2018	HETALBEN W/O HARDIK NARAYANBHAI VALAND D/O KAMLESHBHAI BAPUBHAI,HARDIK NARAYANBHAI VALAND	MR JAPAN V DAVE,MR NIRAV C SANGHAVI	-,	
4621	CRA/244/2018	05/03/2019	PATEL BHAVINKUMAR RAMANLAL,PATEL KANTABEN KISHORBHAI,PATEL BHARATBHAI KISHORBHAI,PATEL JASHIBEN KISHORBHAI,PATEL KAILASHBEN KISHORBHAI,PATEL RAJESHBHAI KISHORBHAI,PATEL JAYESHBHAI KISHORBHAI,PATEL RAMANBHAI JOYATARAM,PATEL BHAVINKUMAR RAMANLAL,PATEL PARULBEN BHAVINKUMAR,PATEL DEVINKUMAR RAMANLAL,PATEL DIMPAL DEVINKUMAR,HARDIKBHAI DAHYABHAI PATEL	MR ANVESH V VYAS	PATEL RATIBHAI PRABHUDAS,PATEL RAMESHBHAI KISHORBHAI,PATEL KANTABEN KISHORBHAI,PATEL BHARATBHAI KISHORBHAI,PATEL JASHIBEN KISHORBHAI,PATEL KAILASHBEN KISHORBHAI,PATEL RAJESHBHAI KISHORBHAI,PATEL JAYESHBHAI KISHORBHAI,PATEL RAMANBHAI JOYATARAM,PATEL PARULBEN BHAVINKUMAR,PATEL DEVINKUMAR RAMANLAL,PATEL DIMPLE DEVINKUMAR,HARDIKBHAI DAHYABHAI PATEL	,MR ANVESH V VYAS
4622	CRA/247/2018	30/11/2018	BAGALKOT CEMENT AND INDUSTRIED LTD, SUCCESSOR OF BAGALKOT UDYOG LTD SUCCESSOR OF BAGALKOT UDYOG LTD,	MR HARESH H PATEL	PRECISION PARTS INDUSTRIES,	MR RATHIN P RAVAL
4623	CRA/249/2018	20/03/2019	AYAR NARANBHAI LALBHAI RAGHUBHAI,	MR ANVESH V VYAS	PARTNERS OF DHANLAXMI SUPPLIERS PARTNERSHIP FIRM PATEL MANUBHAI NARSINHBHAI,	MR TANMAY B KARIA,MS ANSHU A SHARMA
4624	CRA/251/2018	19/02/2019	LEGAL HEIRS OF MULCHANDNANAK HEMCHAND SAVITABEN MULCHAND GUPTA,	MS RATNA VORA	SAURINBHAI NARENDRAKUMAR SHAH,	MR VISHAL T. PATEL
4625	CRA/252/2018	14/12/2018	LALITABEN AMRUTBHAI SHAH,	MR DHRUV K DAVE	LEGAL HEIRS OF LATE MELABHAI MAHIJIBHAI SOLANKI,LEGAL HEIRS OF LATE RAISANGBHAI MELABHAI SOLANKI,MAHESHBHAI RAISANGBHAI SOLANKI,MUKESHBHAI RAISANGBHAI SOLANKI,CHIMANBHAI MELABHAI SOLANKI,LEGAL HEIRS OF DECD. MANUBHAI MELABHAI SOLANKI,LEELABEN MANUBHAI SOLANKI,LAXMIBEN MANUBHAI SOLANKI,MINOR JAYESHBHAI MANUBHAI SOLANKI,MINOR VIKRAMBHAI MANUBHAI SOLANKI,KANUBHAI MELABHAI PATEL,LEGAL HEIRS OF DECD. MOHANBHAI MELABHAI SOLANKI,DAXABEN MOHANBHAI SOLANKI,MINOR HASMUKHBHAI SOLANKI,MINOR JIGNESHBHAI MOHANBHAI SOLANKI,MUKESHHAI VASUDEVBHAI PANDYA	,MR K I KAZI
4626	CRA/253/2018	24/04/2018	SHANTABEN CHANDUJI THAKOR,	MR DHARMESH R PATEL	CHAMPABEN VAGHJI THAKOR,	VASIM MANSURI
4627	CRA/256/2018	26/09/2018	SATISH ALIAS JITENDRA ALIAS JITU CHIMANLAL HARWANI,	(MR SANDEEP N BHATT),MS SONAL S BHATT	PASCHIM GUJARAT VIJ CO. LTD (PGVCL),TALALA MUNICIPALITY THROUGH CHIEF OFFICER,LEGAL HEIRS OF DECD. BUDHARMAL RAJAI,JAGDISHBHAI VALLABHBHAI DASANI,KIRITBHAI VALLABHBHAI DASANI, PRESIDENT OF TALALA MUNICIPALITY,KISHANBHAI BUDHARMAL RAJAI,SHANKARBHAI BUDHARMAL RAJAI,JAWAHARBHAI BUDHARMAL RAJAI,RAMESHBHAI BUDHARMAL RAJAI,DAYARAMBHAI BUDHARMAL RAJAI	,NOTICE SERVED,UNSERVED EXPIRED (N),MR RC KAKKAD,MS FARHANA Y MANSURI,MR VIRAL J DAVE,HARSHESH R KAKKAD

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4628	CRA/257/2018	26/09/2018	SATISH ALIAS JITENDRA ALIAS JITU CHIMANLAL HARWANI,	(MR SANDEEP N BHATT),MS SONAL S BHATT	DAYALDAS BUDHARMAL RAJAI,	MS FARHANA Y MANSURI
4629	CRA/258/2018	11/12/2018	SATISH ALIAS JITENDRA ALIAS JITU CHIMANLAL HARWANI,	(MR SANDEEP N BHATT),MS SONAL S BHATT	DAYALDAS BUDHARMAL RAJAI,	MS FARHANA Y MANSURI
4630	CRA/260/2018	20/06/2018	PAVAN MADANKUMAR PATEL THROUGH POA MADANKUMAR NATVARLAL PATEL,	SHAILI A SHAH	ZANKHANA VISHNUBHAI PATEL THROUGH POA VISHNUBHAI BHANUPRASAD PATEL,	MR RAJENDRA PATEL
4631	CRA/264/2018	06/05/2019	BABUBHAI MOHAMED SHEKH,HABIBANBIBI JAVEDBHAI SHEKH,NAJMABIBI BABUBHAI SHEKH	MR RUSHABH R SHAH	IQBAL HUSAIN SHEKH,AAYSHABIBI WD/O HUSAIN ASHRAF,SHABBIR HUSAIN SHEKH,YUSUF HUSAIN SHEKH,SALIMBHAI HUSAIN SHEKH,BASIRBHAI HUSAIN SHEKH,AEYUBBHAI HUSAIN SHEKH,NAJIR HUSAIN SHEKH,MARYMBIBI HUSAIN SHEKH,SHAKINA HUSAIN SHEKH	,NOTICE SERVED BY DS,MR SP MAJMUDAR,MR N R DESAI
4632	CRA/272/2018	02/04/2018	TULSI MOULDERS,DILIPBHAI RAMANBHAI PATEL	MR NIRAV C THAKKAR	CHETANBALA LALBHAI DESAI,MANDAKINIBEN LALBHAI DESAI,DHIMANTBEN LALBHAI DESAI,NAVINCHANDRA LALBHAI DESAI,GAURANGINIBEN LALBHAI DESAI	
4633	CRA/273/2018	27/07/2018	YOGESHBHAI NATHABHAI MALDE (SHAH),	MR DIPAN DESAI	NAGDAN JAGMALBHAI KHIMANI,	MR RAJESH K SAVJANI
4634	CRA/276/2018	02/04/2018	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KASTURBEN ASHOK MAHESHWARI,NARENDRA KARSAN MAHESHWARI,KARSAN JAKHUBAI HARIJAN	
4635	CRA/278/2018	04/09/2018	BABULBHAI HARIVADAN PARIKH,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	BHARATKUMAR JAYANTILAL GANDHI,	MR SS ACHARYA
4636	CRA/283/2018	10/08/2018	PARTH ILESHKUMAR SHAH,	MR JAPAN V DAVE	PRIYA W/O PARTH SHAH AND D/O SAMIR GANDHI,	MR. AUM M KOTWAL
4637	CRA/285/2018	17/03/2020	KETANKUMAR VISHVNATH PANDYA,GIRISHCHANDRA MAHENDRABHAI PATHAK,BANKIMCHANDRA VISHVNATH PANDYA	MR MOHMEDSAIF HAKIM	MAHMMADSALIM JAN MAHMMAD DAWAVALA,MAHMMADRASIK GULAMMAHMMAD MEMON,JYOTSNABEN JAGDISHBHAI JOSHI,MEMON BILAL ABDUL GANI,DUDHIJKUMAR HARIOMBHAI VYAS,GUNVATRAI MAGANLAL THROUGH HIS HEIRS AND L.R.,ILESHKUMAR GUNVATRAI VYAS,SUJANBEN GUNVATRAI VYAS,JAISHREEBEN GUNVATRAI VYAS,SHILABEN GUNVATRAI VYAS,VANDNABEN GUNVATRAI VYAS,AMBUBHAI SHAMBHUBHAI PATEL,AKBAR YUSUF ARODIYA,MAHMMAD YUSUF ARODIYA,YASIN YUSUF ARODIYA,MAHMMAD IQBAL V. SACHORA,MEMON NURJAHABANU DILAWAR,MEMON NURJAHABANU DILAWAR,MEMON ANISHABANU HIDAYAT,MEMON VASIBULLAH AHEMAD A HAMID,MEMON LUKMAN ABIDHUSEN JANMAHHMAD,AYYUB ALIBHAI PATEL,SALMAN ABDUL LATIF PATEL,AYYUB YUSUF ARODIYA	,MR SATYAM Y CHHAYA,SAQUIB S ANSARI

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4638	CRA/286/2018	17/03/2020	MEMON BILAL A,AKBAR YUSUF ARODIYA,MAHMMAD YUSUF ARODIYA,YASIN YUSUF ARODIYA,MAHMMAD IQBAL V. SACHORA,MEMON NURJAHABANU D.,MEMON NURJAHABANU D.,MEMON VASIBULLAH AHEMAD A HAMID,MEMON LUKMAN ABIDHUSEN JANMAHHMAD,AYYUB ALIBHAI PATEL,SALMAN ABDUL LATIF PATEL,AYYUB YUSUF ARODIYA	MR MOHMEDSAIF HAKIM	MAHMMADSALIM JAN MAHMMAD DAWAVALA,MAHMMADRASIK GULAMMAHMMAD MEMON,KETANKUMAR VISHVNATH PANDYA,GIRISHCHANDRA MAHENDRABHAI PATHAK,JYOTSNABEN JAGDISHBHAI JOSHI,GUNVATRAI MAGANLAL THROUGH HIS HEIRS AND L.R.,ILESHKUMAR GUNVATRAI VYAS,SUJANBEN GUNVATRAI VYAS,JAISHREEBEN GUNVATRAI VYAS,SHILABEN GUNVATRAI VYAS,VANDANABEN GUNVATRAI VYAS,BANKIMCHANDRA VISHVNATH PANDYA,DUDHIJKUMAR HARIOMBHAI VYAS,MEMON ANISHABANU HIDAYAT,AMBUBHAI SHAMBHUBHAI PATEL	,DS AFF.NOT FILED (N),MR SATYAM Y CHHAYA,SAQUIB S ANSARI
4639	CRA/288/2018	20/12/2018	UMAKANT BABUBHAI SONI,	MR SP MAJMUDAR	MAHESHBHAI ANANDLAL KANDOI,	MR AMRISH K PANDYA
4640	CRA/290/2018	20/06/2018	JITENDRA UTTAMPRAKASH BACHANI THROUGH POA GULSHAN NANDKUMAR KHESKANI,	MR KV SHELAT,MR. SHYAM K SHELAT	SUDHAKAR DASU SHETTY,	NOTICE SERVED BY DS
4641	CRA/292/2018	04/07/2018	DECD. SEVAKLAL BHIKHALAL SHAH,PREKSHABEN SEVAKLAL SHAH	MR DHAVAL SHAH	PARAG JASHWANTLAL SHAH,	
4642	CRA/294/2018	19/07/2018	MADHUBEN MAHENDRAKUMAR SHAH,	TARUNA R MAKWANA	SEJAL MALAV JOSHI,RAMESHBHAI NARANBHAI PATEL,VIJAYBHAI ARVINDBHI PATEL (HIMSELF AND HEIR OF LATE ARVINDBHAI NARANBHAI PATEL),PRESHBHAI NATVARBHAI PATEL,KALPANABEN KAMLESHBHAI PATEL,SANTUBEN PRASHANTBHAI PATEL,DEVENDRABHAI RAMANLAL PATEL,GITABEN DEVENDRABHAI PATEL,ANILBHAI NANDUBHAI MAHADEVIYA,JAYABEN ARVINDBHAI PATEL,DINABEN ARVINDBHAI PATEL,CHHAYABEN ARVINDBHAI PATEL	
4643	CRA/298/2018	05/08/2019	GULAM MAIYUDDIN GULAMNABI SHAIKH,AHMEDHUSAIN ABDUL KADAR SHAIKH	MR MAKBUL I MANSURI	GUJARAT STATE WAQF BOARD THROUGH CHIEF EXECUTIVE OFFICER,FAKIR MOHMMAD HAJI IBRAHIMBHAI SHAIKH,MOHMMADSHARIF HUSENBHAI SHAIKH,GULAM MAUDDIN RAMJANIBHAI SHAIKH,SAHILAHMED KASAMBHAI SHAIKH,MOHMMADYUNUS ABDULREHMAN SHAIKH	MR IRSHADAHMAD B MEV,MS. YASHMA R MATHUR,MR SHARIF H SHAIKH
4644	CRA/300/2018	18/09/2018	HUSEINSHA ISMAILSHA SHAHMADAR,	MR MAKBUL I MANSURI	GUJARAT STATE WAQF BOARD THROUGH CHIEF EXECUTIVE OFFICER,HEIRS OF DECEASED FAKIR REHMANSHA ISMAILSHA,HEIRS OF DECEASED FAKIR REHMANSHA ISMAILSHA,IBRAHIMSHA REMANSHA SHAHMADAR,HANIFSHA REMANSHA SHAHMADAR,SABIRSHA REMANSHA SHAHMADAR,RAHIMSHA REMANSHA SHAHMADAR,INAYATSHA REMANSHA SHAHMADAR,ASRAFSHA REMANSHA SHAHMADAR	,MR NEERAJ SONI,MR AFTABHUSEN ANSARI,MS. AMAN A SHAIKH
4645	CRA/301/2018	18/07/2018	CHHAGANBHAI MEGHJIBHAI BHANUSHALI,	(MR FB BRAHMBHATT)	DILIPJI BALDEVJI BIHOLA,LALSINH BALDEVJI BIHOLA,BAIRAJBEN WD/O NATVARSINH BIHOLA	MR BHAVESH BABARIYA,RAJDEEPSINH B JADEJA
4646	CRA/302/2018	17/04/2018	M/S SUN BUILDERS,IMTIYAZKHAN MUSTUFAKHAN PATHAN	MS RUSHVI N SHAH	IQBAALKHAN UMARKHAN PATHAN,	
4647	CRA/303/2018	20/03/2019	ROHITBHAI CHINUBHAI SHAH,	MR BHARAT SHAH	LOKPRAKASHAN LTD, GUJARAT SAMACHAR,STATE OF GUJARAT,PRESIDING OFFICER	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4648	CRA/304/2018	23/08/2019	DAMJIBHAI TAPUBHAI BHORANIYA,SHARDABEN DAMJIBHAI BHORANIYA	MR PT JASANI	CHOLAMANDALAM INVESTMENT AND FINANCIAL CO. LTD,JAYANTILAL PRAGJIBHAI BHORANIA,VITHALDAS MANJIBHAI PATEL,PRAVINKUMAR CHANDULAL PATEL,ODHAVJI TALSIBHAI BHORANIA,RAMESHBHAI TAPUBHAI BHORANIYA,JAYANTIBHAI NAGARBHAI PATEL,VRUNDAVAN CERAMIC PVT LTD	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),VIJAY H PATEL,KALPESH R PATEL
4649	CRA/309/2018	07/05/2018	ASHOKBHAI MULCHAND SHAH,RAKESHBHAI SHANTILAL SHAH	DENISHKUMAR B MORAKHIA	MOHAMMAD USMAN RAHIMBHAI,MEHRUNNISA NAZARMOHAMMAD SAIYED	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH
4650	CRA/310/2018	14/08/2018	VINITAKUMAR ANILKUMAR W/O ANIL KUMAR,	MR HARSHAD K PATEL	RUPALIBEN CHANDRESHKUMAR KAMDAR,	
4651	CRA/311/2018	24/04/2018	HIRABEN BABUBHAI KAHAR,LEGAL HEIRS OF DECD. BABUBHAI HIRVABHAI KAHAR,SUSHILABEN W/O KANAIYALAL KAHAR AND D/O BABUBHAI KAHAR,BHARAT S/O BABUBHAI KAHAR,HIRABEN W/O BABUBHAI KAHAR	MR NK MAJMUDAR	LEGAL HEIRS OF DECD. ABDUL KARIM REHMANBHAI,VADODARA MUNICIPAL CORPORATION,TOWN DEVELOPENT OFFICER,HAJIBHAI ABDULKARIM MANSURI,AASUBIBI ABDULKARIM MANSURI	
4652	CRA/313/2018	27/04/2018	G H V (INDIA) PVT LTD,	MR. JARJEESKHAN	PRAVIN M PATEL, OWNER OF OM CONSTRUCTION,	
4653	CRA/314/2018	27/04/2018	BHIKHABHAI RAMJIBHAI TANTI SINCE DECD. THROUGH HIS LEGAL HEIRS,DILIPBHI BHIKHALAL TANTI,MAHENDRABHAI BHIKHALAL TANTI	,MR C B UPADHYAYA	DAHYABHAI DUDABHAI SINCE DECD. THROUGH HIS HEIRS,JAYABEN MOHANBHAI RUPARELIYA,RANJANBEN ISHWARLAL PATEL,PRAFULBHAI DAHYABHAI GADHIYA,RANCHHODBHAI RAMJIBHAI TANTI SINCE DECD THROUGH LH,KANTILAL MOHANLAL THROUGH PARTNER KANTILAL MOHANLAL,B R PATEL THROUGH PARTNER BHIKHALAL RAMJIBHAI,KISHAN CONSTRUCTION THROUGH PARTNER BHIKHALAL RAMJIBHAI,PRAVINBHAI DAHYABHAI GADHIYA SINCE DECD THROUGH LH,LABHUBEN PRAVINBHAI GADHIYA,JAYESH PRAVINBHAI GADHIYA,TUSHAR PRAVINBHAI GADHIYA,HARSHABEN PRAVINBHAI GADHIYA,JAYSHREEBEN VIBNODBHAI KIYADA D/O PRAVINBHAI GADHIYA,TULSIBHAI RANCHODBHAI TANTI,VINUBHAI RANCHODBHAI TANTI,JITUBHAI RANCHODBHAI TANTI,GIRISHBHAI RANCHODBHAI TANTI	
4654	CRA/317/2018	30/07/2019	NARESHKUMAR RAJARAM DELHIWALA THROUGH POA VIKRAM NARESHKUMAR DELHIWALA,	MR VIKRAM J THAKOR	RAJASTHAN TOURISM DEVELOPMENT CORPORATION LIMITED,	MR KB PANERI,MANAN K PANERI
4655	CRA/319/2018	26/08/2019	RAJENDRASINH DHARMENDRASINH VANSADIYA,NARENDRASINH DHARMENDRASINH VANSADIYA	MR MOHMEDSAIF HAKIM	GIRWARSINH NATVERSINH VANSDIYA,	MR PUSHPADATTA VYAS
4656	CRA/321/2018	26/03/2019	BHAVNABEN P BHRAMBHATT,	MR PINAKIN M RAVAL	NITIN LALLUBHAI PATEL,	JAY B TRIVEDI
4657	CRA/323/2018	12/06/2019	VIJAY SWAROOP DEVATVAL S/O HARINARAYAN,	MS.P J.JOSHI,HCLS COMMITTEE	LAVJI MEGJI MESURANI,	MR SAVAN N PANDYA,MR B U MODI
4658	CRA/324/2018	12/06/2019	JAGDISH DEVATVAL S/O HARINARAYAN,	MS.P J.JOSHI,HCLS COMMITTEE	LAVJI MEGJI MESURANI,	MR SAVAN N PANDYA,MR B U MODI

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4659	CRA/329/2018	05/05/2018	VISHWABANDHU DAHYABHAI PATEL,	MR AM PAREKH	MAHESHBHAI FAKIRCHANDRA MEHTA,RAJIV MAHESHKUMAR MEHTA,SEJAL RAJIVKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA,RUPAL RONAKKUMAR MEHTA,CHIRAG KIRTIKUMAR MEHTA,HIRAL CHIRAG MEHTA,KIRTIKUMAR FAKIR CHELND MEHTA,PARESHABEN KAMLESHBHAI MODI,PATEL SURESHKUMAR SAKALCHAND,PATEL CHANDRESH GORDHANDAS,JAYESHKUMAR MAFATLAL PATEL,NIRANJANABEN ARVINDBHAI PATEL,SHARDABEN VELJIBHAI PATEL,GEETABEN MANGALDAS PATEL,PATEL BALDEVBHAI ISHWARBHAI,PATEL SAKARIBEN LAXMANBHAI,PATEL NARENDRAKUMAR KANTILAL,ARVINDBHAI GIRDHARLAL PATEL,CHIMANBHAI KASHIRAM PATEL,BHAVNABEN BHARATKUMAR PATEL AND BHARATKUMAR AMBALAL PATEL,KRISHNABEN BANSILAL PATEL,RAMESHCHANDRA SOMABHAI PATEL,RADHABEN DAHYABEN PATEL,SHANTABEN REVANDAS PATEL,HITENDRA REVANDAS PATEL,NARANBHAI GOBARDAS PATEL,DAHIBEN NARANBHAI PATEL,DARSHANKUMAR NARANBHAI PATEL,NARANBHAI MANGALDAS PATEL,JIVANBHAI BALDEVBHAI PATEL,SAVITABEN JIVANBHAI PATEL,JALPA SANJAYBHAI PATEL,KANTIBHAI GANDALAL PATEL,UPENDRAKUMAR SABHABHAI PATEL,JAGDISHBHAI MAFATLAL PATEL,PRAVINBHAI ISHWARBHAI PATEL,RAMANBHAI ISHWARBHAI PATEL,PARSOTTAMDAS ISHWARDASH PATEL,VINODBHAI BALDEVBHAI PATEL,PUSHPABEN VIJAYBHAI PATEL THRU POA VINODBHAI B PATEL,NAYANBHAI POPATBHAI PATEL,SHANKARBHAI TRIBHOVANDAS PATEL,SOMABHAI SHANKARDAS PATEL,KANTABEN BHAGWANDAS PATEL,PARSOTAMDAS MANILAL PATEL,Ratanpara Kanjibhai M,PATEL INDUBEN BHAGUBHAI AND BHAGUBHAI NATHALAL PATEL,PATEL GOVINDBHAI SOMABHAI,PATEL MAHENDRAKUMAR RAMDAS,PATEL CHANDRIKABEN PRAHLADBHAI,PATEL SURESHBHAI HARGOVINDDAS,PATEL HARISHBHAI CHANDULAL,PATEL PARTH RAMANLAL,PATEL MADHUBEN RAMANLAL,RASIKLAL BABULAL KAPARIYA,HEIRS OF DECEASED KANTABEN PARSHOTTAMDAS PATEL,HEIRS OF DECEASED AMBALAL PARSOTTAMDAS PATEL,GHANSHYAMBHAI DAHYABHAI PATEL,BHAVNABEN DAHYABHAI PATEL,DAHYABHAI BHIMJIBHAI PATEL,MAYURBHAI AMBALAL PATEL,KAILASBEN AMBALAL PATEL,MANGALABEN AMBALAL PATEL,RANJANBEN AMBALAL PATEL,RAJSRIBEN AMBALAL PATEL,SONALBEN AMBALAL PATEL	
4660	CRA/330/2018	05/05/2018	PUSHPABEN DILIPBHAI THAKKAR,DILIPKUMAR PRABULAL THAKKAR	MALAV M MULANI	PARSHOTTAMBHAI VITTHALDAS THAKKAR,JAYANTILAL VAIKUNTHRAM THAKKAR,LALITKUMAR ATMARAM THAKKAR,CHANDULAL HANSRAJBHAI THAKKAR	

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4661	CRA/335/2018	25/06/2018	VASANTIBEN ALIAS VARSHABEN SOMABHAI PARMAR,	(CHAITANYA V LIMBACHIYA)	NARENDRA HIMMATLAL THAKKAR,	
4662	CRA/337/2018	27/08/2018	MOHAMMEDSHAHKHAN JAMINSHAHKHAN PATHAN,AHMEDSHAHKHAN JAMINSHAHKHAN PATHAN,SHOAIB GYASUDDIN PATHAN,KAMARJAHAN NOORNABIKHAN PATHAN	MR VIVEK B GUPTA	YUSUFKHAN KASAMKHAN PATHAN,MOHAMMEDKHAN KARIMKHAN PATHAN,MIYAN MOHAMMEDKHAN GULABMOHAMMEDKHAN PATHAN,ALIMIYAN AHMEDMIYAN SAIYAD,SAMARKHAN HAJI MOHAMMEDKHAN PATHAN,DILAWARKHAN AMINKHAN PATHAN	,MR GY PATHAN
4663	CRA/343/2018	19/02/2019	LEGAL HEIRS OF VISHNUBHAI MULCHANDBHAI GUPTA MANISH VISHNUBHAI GUPTA,	MS RATNA VORA	SAURIABHAI NARENDRAKUMAR SHAH THROUGH POA PAVANKUMAR TRILOKCHAND AGRAWAL,	MR VISHAL T. PATEL
4664	CRA/347/2018	11/06/2018	DATTATRAY MORESHWAR PURANIK,CHANDRASEN DATTATREY PURANIK S/O DATTATRAY MORESHWAR PURANIK,ANILA PRADIP HALBE D/O DATTATRAY MORESHWAR PURANIK	MR ANIP A GANDHI	VIDHYA (SUMAN) GANESH KULKARNI D/O MORESHWAR PURANIK,THROUGH POA GIRISH BALKRUSHNA MUTTAL,	
4665	CRA/349/2018	07/08/2018	SOUTHERN COMMERCIAL ENTERPRISE,ARUN GUPTA AND SONS (HUF), REPRESENTED BY ARUN GUPTA	N R MEHTA	LEGAL HEIRS OF DECD. NAROTTAMDAS GULABCHAND MODH, NAVNEET NAROTTAMDAS VAKIL,VASANTKUMAR NAROTTAMDAS VAKIL,NATVARLAL P MODH,YASHODHAR N MODH,SOUTH EASTERN CARRIER LIMITED,OM CARRYING CORPORATION (GOODS TRANSPORTATION CO.),YOGENDRA PAL JAIN S/O MOHANLAL JAIN,VEENA GUPTA,UTTAMA DEVI W/O R K GUPTA,VIKAS JAIN	,(MR MAULIK J SHELAT)
4666	CRA/355/2018	30/01/2019	JAGDISHBHAI MAGANLAL PATEL,	MR BHARAT SHAH	REGIONAL DIRECTOR, EMPLOYEE STATE INSURANCE CORPORATION,	MR HEMANT S SHAH
4667	CRA/356/2018	30/08/2019	HIRENBHAI SURESHBHAI PATEL,KARTIKBHAI SURESHBHAI PATEL	MR. PARTH H BHATT,DHARA P BHATT	BABULAL JIVRAJBHAI SANGANI,	MR ANUJ K TRIVEDI,MS NIDHI J DALAL
4668	CRA/357/2018	26/03/2019	SWAMIDAS BHUPENDRA PATEL, PROPRIETOR OF R S ENTERPRISE,	Z L KHAN	PALVI POWER TECH SALES PVT LTD,	MR SP MAJMUDAR,SHASHVATA U SHUKLA
4669	CRA/360/2018	15/06/2018	PATEL TALSIBHAI CHHANABHAI,	MR KUNJAL D PANDYA	BINABEN BHAGWATIPRASAD PATEL,NIKUNJ BHAGWATIPRASAD PATEL,DIPAKBHAI BHAGWATIPRASAD PATEL,AMITBHAI MOHANBHAI PATEL,MANISHABEN RASHIKBHAI PATEL W/O RAJNIBHAI L.H. OF LATE SHANTABEN RASHIKBHAI,HEENABEN RASHIKBHAI PATEL W/O NIRAVBHAI L.H. OF LATE SHANTABEN RASHIKBHAI,MITESHBHAI RASHIKBHAI PATEL L.H. OF LATE SHANTABEN RASHIKBHAI	
4670	CRA/361/2018	21/01/2019	GAJANAND KASHINATH PATIL,	MR LALJI R MOKARIA	ARVINDBHAI PRAGJIBHAI PATEL,	SAKET A WAGHELA
4671	CRA/373/2018	21/06/2018	KHATRI MEENABEN BHIMSINGH,	RIZWAN SHAIKH	KAUSHALBHAI RUTESHBHAI BHATT,	MR KV SHELAT,MR. SHYAM K SHELAT
4672	CRA/375/2018	19/02/2020	IDEA CELLULAR LIMITED BY AND THROUGH AUTHORIZED SIGNATORY AND POA CHETAN NALINKUMAR THAKKER,	MS TEJAL A VASHI	RAJESHBHAI JITENDRABHAI AGRAWALA,KAUSHIK CHAUHAN, PROPRIETOR OF CHAUHAN ENTERPRISE	NOTICE UNSERVED,MR JIGAR G GADHAVI

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4673	CRA/376/2018	19/02/2020	IDEA CELLULAR LIMITED, CHIEF OPERATING OFFICER,HIMANSHU KAPANIYA,SURESH AGRAWAL (CIRCLE HEAD), IDEA CELLULAR LIMITED, GANDHINAGAR	MS TEJAL A VASHI	HIGH COMMUNICATION BY AND THROUGH PROPRIETOR HETALKUMAR JAGJIVANBHAI PATEL,OM AGENCY, VYARA (IDEA CELLULAR LIMITED),KALPATRI GENERAL STORES,RIDDHI COMMUNICATION,ATUL BRIGHT (C.E.O),T S SURESHBABU (ZONAL HEAD, SOUTH GUJARAT),CHAITANYA JOSHI (AREA SALES MANAGER)	NOTICE SERVED BY DS,NOTICE UNSERVED,MR JIGAR G GADHAVI
4674	CRA/377/2018	22/06/2018	KIRTIDEV J KHATRI,MEETA M KHATRI	DWIJEN JOSHI	PRAJIT KUMAR SINHA,LILABATI SINHA,YASH DEVELOPERS THROUGH RAJIV K SHETH	
4675	CRA/381/2018	11/10/2018	KASATA HOMETECH (INDIA) PVT LTD THROUGH DIRECTOR RAMESHBHAI BABUBHAI PATEL,KASATA HOMETECH (INDIA) PVT LTD'S DIRECTOR RAMESHBHAI BABUBHAI PATEL	MR PR THAKKAR	MAYURIKABEN PRAVINBHAI PATEL,BHUPENDRA ALIAS TINABHAI SHANTILAL SHAH,DILIPBHAI BHAGVANBHAI SONI,PRADEEPBHAI BHAGVANBHAI SONI,HEIRS OF DECD. ATULBHAI BHAGVANBHAI SONI,VINABEN W/DO ATULBHAI BHAGVANBHAI SONI,JEKI ATULBHAI SONI,PRIYANKA ATULBHAI SONI,DIMPAL ATULBHAI SONI	,MR AR MAJMUDAR
4676	CRA/384/2018	03/03/2020	VITTHALBHAI MANIBHAI FULMADI,RAMESHBHAI MANIBHAI FULMADI,SHARDA D/O MANIBHAI FULMADI	MR NK MAJMUDAR	SHRI SAYAJIGUNJ DUTT MANDIR TRUST,	
4677	CRA/389/2018	27/03/2019	RAMESHBHAI GOVINDBHAI PATEL,MINOR KEVAL RAMESHBHAI PATEL THROUGH LEGAL GUARDIAN RAMESHBHAI GOVINDBHAI PATEL,MAYABEN W/O RAMESHBHAI GOVINDBHAI PATEL AND D/O GANGARAM DHANARAM PATEL	MR. ARCHIT P JANI	RITESHKUMAR BHARATBHAI PATEL,	NOTICE SERVED
4678	CRA/390/2018	29/11/2019	AHIR KANABHAI LAKHMANBHAI,	(MR SANDEEP N BHATT),MS SONAL S BHATT	SHARADKUMAR GIRDHARLAL KOTAK,AHIR PRABHATBHAI LAKHMANBHAI,LEGAL HEIRS OF DECD. HIRALAL NAGARDAS KOTHARI,KUMUDBEN ARVINDBHAI PAREKH,RAJESHBHAI JASHWANTBHAI MEHTA,SANDEEPBHAI JASHAWNTBHAI MEHTA,MUNICIPAL CORPORATION CITY OF THE RAJKOT THROUGH EAST COMMISSIONER,ESTATE OFFICER, CENTRAL ZONE, RAJKOT MUNICIPAL CORPORATION,TOWN PLANNING OFFICER,LEGAL HEIRS OF DECD. BHOGILAL GIRDHARLAL KOTAK,PRAVINKUMAR GIRDHARLAL KOTAK,PARESHKUMAR GIRDHARLAL KOTAK,KAMLESHKUMAR GIRDHARLAL KOTAK,JAGDISH HIRALAL KOTHARI,SHASHIKANT BHOGILAL KOTAK,ARVIND BHOGILAL KOTAK	,NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),MR NISHANT LALAKIYA,MR HITESH V PATEL
4679	CRA/391/2018	30/10/2018	RAJESHBHAI JASHWANTBHAI MEHTA,SANDEEPBHAI JASHAWNTBHAI MEHTA	(MR SANDEEP N BHATT),MS SONAL S BHATT	SHARADKUMAR GIRDHARLAL KOTAK,AHIR RABHATBHAI LAKHMANBHAI,LEGAL HEIRS OF DECD. HIRALAL NAGARDAS KOTHARI,KUMUDBEN ARVINDBHAI PAREKH,MUNICIPAL CORPORATION CITY OF THE RAJKOT THROUGH EAST COMMISSIONER,ESTATE OFFICE, CENTRAL ZONE,TOWN PLANNING OFFICER, TOWN PLANING AND IMPLEMENTATION BRANCH,LEGAL HEIRS OF DECD. BHOGILAL GIRDHARLAL KOTAK,PRAVINKUMAR GIRDHARLAL KOTA,PARESHKUMAR GIRDHARLAL KOTAK,KAMLESHKUMAR GIRDHARLAL KOTAK,AHIR KANABHAI LAKHMANBHAI,JAGDISH HIRALAL KOTHARI,SHASHIKANT BHOGILAL KOTAK,ARVIND BHOGILAL KOTAK	

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4680	CRA/392/2018	03/07/2018	VISHALBHAI LALUBHAI MANSURI,	MR NIKUNT K RAVAL,VIDIT S SHARMA	AMRATJI GANDAJI THAKOR,ARVINDJI DOLAJI THAKOR	
4681	CRA/393/2018	03/07/2018	BARUNKUMAR S/O GHARBUJI,	MR SAMIR AFZAL KHAN	DIST. COLLECTOR,DY. COLLECTOR,ESTATE OFFCICER, BHADA (BHUJ AREA DEVELOPMENT AUTHORITY),CHIEF OFFICER	
4682	CRA/396/2018	27/11/2018	JAINABEN SATISHBHAI TADPADA,	DARSHIT R BRAHMBHATT	SATISHBHAI PUNJABHAI TADPADA,	
4683	CRA/397/2018	19/11/2019	JIGNA MEHUL RATHOD D/O BIPINBHAI VANMALIDAS MAKWANA,	MR Y J PATEL	MEHUL RAMESHCHANDRA RATHOD,DHARMESH MANUBHAI MISTRY,JAGDISH VANMALIDAS RATHOD	NOTICE SERVED,MR HB CHAMPAVAT
4684	CRA/398/2018	17/12/2018	AMIT LODHA S/O BHAGCHAND,	MR. BHADRISH S RAJU	P C AND ASSOCIATES,	
4685	CRA/399/2018	13/06/2019	KANTIBHAI MAGANBHAI PATEL,BHOLABHAI MAGANBHAI PATEL,BIPINKUMAR RAMANLAL PATEL,LEGAL HEIR OF REKHABEN RAMANLAL THROUGH NAVIN VISHNUBHAI PATEL,KANCHANBEN WD/O RAMANLAL PATEL,HARIBHAI MOTIBHAI PATEL,KAMLESHBHAI MOTIBHAI PATEL,HANSOYABEN MOTIBHAI PATEL,KAILASHBEN MOTIBHAI PATEL,RAMILABEN KAMLESHBHAI PATEL,KINJALBEN KAMLESHBHAI PATEL,DHIMANT KAMLESHBHAI PATEL	(MR PARESH M DARJI)	PATEL BANSIBHAI MANSUKHBHAI,KETU KAMLESHBHAI PATEL	NOTICE SERVED,MR.D K.PUJ
4686	CRA/405/2018	08/04/2019	HARJI SHIVJI HIRANI,PRAKASH SHANTILAL PATEL,KETAN SHANTILAL PATEL	MR MEHUL SHARAD SHAH	VISHRAM HARJI HIRANI,DEVSHI HARJI HIRANI THROUGH POA VISHRAM HARJI HIRANI	(MR PARESH M DARJI)
4687	CRA/408/2018	27/09/2018	TADVALA CHINGISHA PIR amp BIBIMA SHAHEB DARGAH -,ABDULKADIR MOHMEDHUSEIN SHAMADARSHA	,VALIMOHAMMED PATHAN	THE PRESIDENT, GUJARAT STATE WAKAF BOARD,NAJIBSHA GULAMALI SHAMADAR,KUTUSHA GULAMALI SHAMADAR,ARIFSHA GULAMALI SHAMADAR,AMIN MOHMEDHUSEIN SHAMADARSHA,PARVEZ ALTAFHUSEIN SHAMADARSHA	NOTICE NOT RECD BACK,MR MM TIRMIZI,MR ARIF A SHEKH,MR AFTABHUSEN ANSARI
4688	CRA/409/2018	24/10/2018	KAMRUDDIN FAZLUDDIN KURESHI,	MR HASHIM QURESHI	GUJARAT HOUSING BOARD,DALICHAND SUKHLAL MEHTA	MR ANAL S SHAH,MR PARTHIV A BHATT
4689	CRA/410/2018	24/08/2018	DEVI AIDS,	MR PUNIT B JUNEJA	JAY AMBE ADVERTISEMENT SERVICE,VIRAL AIDS FIRM	
4690	CRA/415/2018	10/02/2020	SAMATBHAI RAMABHAI BHARWAD,KASHIBEN RAMBHAI BHARWAD,NATHIBEN RAMBHAI BHARWAD,RAGHUBHAI MOHANBHAI BHARWAD SINCE DECD. THROUGH LEGAL HEIRS,POPATBHAI MOHANBHAI SINCE DECD. THROUGH LEGAL HEIRS,RAMASIBHAI MOHANBHAI BHARWAD,BHURIBEN MOHANBHAI BHARWAD,KANIBEN MOHANBHAI BHARWAD,GOVINDBHAI RAGHUBHAI BHARWAD,MAHESHBHAI RAGHUBHAI BHARWAD,SHANTABEN RAGHUBHAI BHARWAD,VINUBHAI RAGHUBHAI BHARWAD,GAGAJIBHAI RAGHUBHAI BHARWAD SINCE DECD. THROUGH HIS LEGAL HEIRS,KANKUBEN WD/O GAGAJIBHAI RAGHUBHAI BHARWAD,NAVGHANBHAI GAGAJIBHAI BHARWAD,RAKESHBHAI GAGAJIBHAI BHARWAD,PARMABEN WD/O POPATBHAI MOHANBHAI,BHOPABHAI POPATBHAI BHARWAD,MADHIBEN POPATBHAI BHARWAD,BHANUBEN POPATBHAI BHARWAD	MR K I KAZI	PIYUSHKUMAR RAMBHAI BHARWAD,RATILAL JASHRAJBHAI, AN ADMINISTRATOR OF CHABUTARA	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4691	CRA/417/2018	16/12/2019	HIRABEN WD/O UMEDBHAI CHHOTABHAI PATEL,PIYUSHBHAI @ GIRISHBHAI UMEDBHAI PATEL,ASHOKBHAI UMEDBHAI PATEL	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE,PARTY IN PERSON	SUSILABEN RATILAL PATEL(DIED),MINESHBHAI RATILAL PATEL,BHUMIBEN KALPITBHAI PATEL(JERRIWALA) D/O UMEDBHAI PATEL,HIRABEN WD/O DECD UMEDBHAI CHOTABHAI PATEL,ASHOKBHAI UMEDBHAI PATEL,AHMEDABAD SAHERI VIKAS SATTA MANDAL(AUDA CHAIRMAN),ZAMZAM NON TRADING ASSOCIATION AND HIS PRESIDENT AND SECRETARY AND RESPONSIBLE OFFICER	,(MR MB GANDHI),MR CHINMAY M GANDHI
4692	CRA/420/2018	29/08/2018	VADODARA MAHANAGAR SEVA SADAN,	MR NILESH A PANDYA	KHURANA ENGINEERING LTD,	
4693	CRA/425/2018	21/08/2018	RAMESHBHAI BABUBHAI BASITA,	MR HARSHEEL D SHUKLA	ASHISH BABUBHAI BASITA,	MR SALIM M SAIYED,MR SANTOSH D GOENKA
4694	CRA/429/2018	18/09/2020	MANUBHAI MAGANBHAI GANDHI,	MR DHAVAL D VYAS	SANJAYKUMAR MOHANLAL SHAH,JAYANTIBHAI NANUBHAI GANDHI	RULE SERVED BY DS,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
4695	CRA/430/2018	23/07/2018	PANCHAL BHUPENDRAKUMAR MAFATLAL,	NATASHA SUTARIA	J PARIHAR INTERIOR CONSULTANTSW PVT LTD,PARIHAR JAGDISH PREMJIBHAI,PARIHAR BHARAT JAGDISHBHAI	
4696	CRA/436/2018	21/08/2018	MILANKUMAR GHANSHYAMBHAI PANDYA,	(MR KK BRAHMBHATT)	MIRABEN MILANKUMAR PANDYA, THROUGH BEST FRIEND AND GUARDIAN VINABEN NITINBHAI JOSHI,	
4697	CRA/437/2018	09/10/2018	TALUKA PANCHAYAT, DWARKA THROUGH TALUKA DEVELOPMENT OFFICER,	MR HS MUNSHAW	L.H OF DECD. RAMESHBHAI TOPANBHAI BHAYANI AND ORS,DISTRICT PANCHAYAT JAMNAGAR,MANSUKHBHAI KAKUBHAI DAVDA,PRATAPRAY MAGANLAL BARIYA,SHILABEN RAMESHBHAI BHAYANI,VAISHALIBEN RAMESHBHAI BHAYANI	
4698	CRA/443/2018	24/10/2018	PRAVINBHAI MOHANBHAI PATEL,DILIPBHAI MOHANBHAI PATEL	(MR ADIL MEHTA)	PUSHPABEN GOVINDBHAI PATEL,HITESHKUMAR SUMANLAL PANCHOLI,KAUSHALBHAI RAMESHCHANDRA JOSHI,DILJITKUMAR RAMESHBHAI PATEL	REFUSED SERVED (R) (70),MR APURVA R KAPADIA
4699	CRA/455/2018	07/08/2018	ABDULHAMID USMMANGUNNY MEMON,	JAY R SHAH	SHAH MEDHBAI JETHLAL RAVJI,LEGAL HEIRS OF DECEASED JADEJA SURAJBA HARISINHJI ZALA,LEGAL HEIRS OF DECEASED JADEJA NANDABA JORUBHA ZALA,HIRABA BHOJUBHA ZALA,DANUBHA BHOJUBHA ZALA,RAVUBHA BHOJUBHA ZALA,SHAVUBHA BHOJUBHA ZALA,RAJUBHA BHOJUBHA ZALA,RAMBHA BHOJUBHA ZALA,DEVKUVARBA D/O BHOJUBHA ZALA AND W/O JITUBHA,GHANSHYAMSINH JORUBHA ZALA	
4700	CRA/457/2018	31/07/2019	ABDULHAFIZ MOHAMMEDBHAI MANSURI,ABDULHAMID MOHAMMEDBHAI MANSURI,ALLARAKHA @ MAHFUZ MOHAMMEDBHAI MANSURI	DHRUVIK K PATEL	MANSURI MOHAMMED RAFIQ ABDULKADARBHAI,MANSURI LIYAKAT ABDULKADARBHAI,MANSURI ASIF ABDULKADARBHAI,SUMAIYABANU MOHAMMEDBHAI MANSURI,HAFSABANU MOHAMMEDBHAI MANSURI,FIRDUASH WIDOW OF LATE ABDULRASHID MANSURI,OMAR S/O LATE ABDULRASHID MANSURI MINOR,ABDULLA S/O LATE ABDULRASHID MANSURI	RULE SERVED,MR UMANG K CHOKSI

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4701	CRA/459/2018	28/02/2019	RISHI NARENDRAKUMAR JOSHI,VINABEN NARENDRAKUMAR JOSHI	MR.ADITYA J PANDYA,KAMAL J UPADHYAYA	SHRADDHA ENTERPRISE,RJENDRAPRASAD BHAGWATPRASAD JOSHI,NIKHIL RAJENDRAPRASAD JOSHI,GAUTAM RAJENDRAPRASAD JOSHI,SHRADDHA RAJENDRAPRASAD JOSHI,ALKABEN DILIPKUMAR JOSHI,TANMAY DILIPKUMAR JOSHI,VINIT DILIPKUMAR JOSHI,JAYENDRA BHAGWATPRASAD JOSHI	NOTICE SERVED,MR JIGAR P RAVAL,MR. BHAUMIK DHOLARIYA,JAY R TALAVIA
4702	CRA/461/2018	26/12/2019	RITESH RITOBHAI KHARIDIA,	MS NAMRATA HARISHBHAI CHAUHAN,MR. JAIMIN R DAVE	SHALVI RITESH KHARIDIA,	HCLS COMMITTEE,MS NILAM N CHAUHAN
4703	CRA/462/2018	18/09/2018	LEGAL HEIRS OF DECEASED AMBABEN AMRUTLAL VYAS,DECEASED RATIBHAI AMRUTLAL VYAS,KANAKBHAI AMRUTLAL VYAS,VIJAYBHAI RATIBHAI VYAS,PARESHBHAI RATIBHAI VUAS	,MR.ADITYA J PANDYA,MR. AUM M KOTWAL	UNADBHAI KUKABHAI DHANDHAL,DARBAR BAI DEVUBHAI LAKHUBHAI	
4704	CRA/468/2018	20/08/2018	KUNTAL CHANDRAKANT MEVADA,	MR. ASHOK R YADAV	ARCHANA W/O KUNTAL MEVADA D/O NARENDRABHAI SHANTILAL SIDHPURA,	
4705	CRA/469/2018	27/11/2018	KISHORKUMAR SHANKARLAL PANCHAL,ARUNBHAI LAXMIDAS PANCHAL (GHADIYALI)	MR SP MAJMUDAR	BHAGWATI SAW MILL,CHIMANLAL TRIBHOVANDAS PANCHAL,RATILAL SHIVLAL PANCHAL,RAJESHBHAI VASANTBHAI PANCHAL,NAGINBHAI CHHAGANBHAI PANCHAL	NOTICE SERVED BY DS,MR SK PATEL
4706	CRA/470/2018	20/08/2018	PARAG PERFUMES,DEVENDRABHAI PURSHOTTAMDAS SHOLAKIA,HEMANT DEVENDRABHAI DHOLAKIA	MR PRATIK Y JASANI	R K CHHIKNIWALA,	MR YJ TRIVEDI
4707	CRA/473/2018	20/09/2018	SATKEVAL COOP HOUSING SOC LTD THRU CHAIRMAN CHHANALAL SAMPATLAL DANTANIYA,SATKEVAL COOP HOUSING SOC LTD THRU SECRETARY MAHENDRABHAI CHATURBHAI DANTANIYA	MR APURVA R KAPADIA	RAKESHKUMAR BHIKHABHAI PATEL,JAYENDRA PARSHOTTAM MOAD,JAYBHIM DEVELOPERS A PARTNERSHIP FIRM THRU PARTNERS,RAKESHKUMAR BHIKHABHAI PATEL,JAYENDRA PARSHOTTAMDAS MOAD	MR PRATIK Y JASANI
4708	CRA/480/2018	19/02/2019	RAMBHABEN SAVAJI MARVADI,	MR HARIHARRAI THAKAR	SUKETU VINODBHAI,PATEL JAGDISHBAHI AMBALAL	NOTICE SERVED,DELETED
4709	CRA/483/2018	17/10/2018	VINOD UDDHAVDAS MAKHIJA,DEEPAK UDHAVDAS MAKHIJA	MR BHUNESH C RUPERA	ARUNBHAI SAKALCHAND PANCHAL,ANILBHAI SAKALCHAND PANCHAL	MR HEMIL S DAVE
4710	CRA/484/2018	11/12/2018	SAHYOG REKHA INFRA PROJECT THRU MANAGING PARTNER NAVINBHAI ATMARAM BELANI,NAVINBHAI ATMARAM BELANI THRU PARTNER SAHYOG REKHA INFRA PROJECT,JERAM HARJIBHAI KUNDARIA	,MR. SAHIL M SHAH	VARSHABEN NARENDRABHAI SHAH,GUNVANTRAI VRAJLAL BHADANI,MANOJKUMAR VRAJLAL BHADANI,CHHAGANBHAI DAMJIBHAI BUNSA,KARSANBHAI KESAVJIBHAI KOTADIA,THAKARSIBHAI GANGARAMBHAI SANJA,PRIYAMVADA JERAMBAHI KUNDARIYA,MALJIBHAI PRAGJIBHA MAKASANA,DILIPKUMAR JETHABHAI KANTESARIA,DILIPBHAI KANJIBHAI PATEL,NIRMALABEN DILIPBHAI PATEL	NOTICE SERVED BY DS
4711	CRA/495/2018	17/06/2019	BHIKHABHAI KHANABHAI RATHOD,	MR ANVESH V VYAS	RAVINDRA KHANABHAI RATHOD,	MR DAXESH T DAVE,MR HV GADHVI
4712	CRA/496/2018	19/09/2018	PARSHURAMSINGH VISHWANATHSINGH RAJPUT,	HCLS COMMITTEE,MR M D RAHEVAR	GENERAL MANAGER OSWAL MACHINERY LTD,DIRECTOR DHARAMSINGH SHAH,OSWAL MACHINERY LTD,STATE OF GUJARAT THRU LD PUBLIC PROSECUTOR,COLLECTOR VADODARA CITY	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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4713	CRA/500/2018	18/12/2018	RENISH RAMESHCHANDRA SHAH,	MILAN F SHAH	LALITBHAI C PUJARA,LAXMANSINH TAKHUBHAI,AMARSINH RAMUBHAI SOLANKI,UPENDRASINH SANTOSHSINH,PRESIFEB ENGINEERS,DINESHBHAI PATEL,ARVIND RADHESHYAM GUPTA,LALIT RADHESHYAM KHANDELWAL,VISHNU RADHESHYAM,AISHWARYA ENTERPRISE AJAY KALYANBHAI PATEL,MINESH HARSHADLAL SHAH,NIKUNJ BHARATKUMAR SHAH,ANKIT BHARATKUMAR SHAH,DHAVAL RAMESHCHANDRA SHAH,MIHIR HIRALAL SHAH,SHALIN PRAKASHKUMAR SHAH,ISHAN PRAKASHKUMAR SHAH	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR NISARG N TRIVEDI
4714	CRA/501/2018	03/12/2018	BAICHANDRA LEGAL HEIRS OF RAMSINH DALLUBHAI MAHIDA LILABEN BALVANTSINH,	CHETAN G BAIRWA	LEGAL HEIRS OF DECEASED PRABHATSINH MADHAVSINH,LEGAL HEIRS OF DECEAED CHANDRASINH MADHAVISNH,BHAGVANSINH LEGAL HEIRS OF DECEASED HIMMATSINH,RAULAJI JANAKBEN W/O PRABHATSINH MADHAVSINH,RAULAJI JAYENDRASINH PRABHATSINH,RAULAJI JAYSHRIBEN PRABHATSINH,RAULAJI KINNALBEN PRABHATSINH,RAULAJI PINKUBEN PRABHATSINH,RAULAJI SAVITABEN CHANDRASINH,RAULAJI NAVALSINH CHANDRASINH,RAULAJI JYOTSANABEN CHANDRASINH,RAULAJI PRIYANKABEN CHANDRASINH,RAULAJI ANANDBEN BHAGVANSINH,RAULAJI BAIRAJBEN BHAGVANSINH,RAULAJI PRATAPSINH BHAGVANSINH,RAULAJI GANPATSINH BHAGVANSINH,RAULAJI RAJENDRASINH BHAGVANSINH	
4715	CRA/503/2018	05/03/2019	KRUPALIBEN HEMANTKUMAR JOSHI,	MR SP MAJMUDAR	MANIBEN MAVABAHI PATEL,ELECTION OFFICER,DISTRICT ELECTION OFFICER,MANISHABEN PAKASHBHAI PATEL,MANISHABEN BHIKHABHAI KHANT,HIRABEN VIJAYBHAI ROHIT	NOTICE SERVED BY DS,MR. JARJEESKHAN
4716	CRA/505/2018	22/08/2019	UMESH MAHENDRABHAI ALIAS MANUBHAI KAPADIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHREE KSHTRIYA UTKARSH MANDAL THROUGH TRUSTEES KANTILAL SUNDERLAL DADARWALA,	MR DILIP L KANOJIYA
4717	CRA/514/2018	17/01/2019	HUSAINBHAI PEERBHAI MOMIN,	MR SHAKEEL A QURESHI	BHAVANBHAI BHIKHABHIA BHARVAD,	MR YV VAGHELA
4718	CRA/520/2018	10/10/2018	BHALASING VISHWANATHSINGH RAJPUT,	HCLS COMMITTEE,MR M D RAHEVAR	GENERAL MANAGRE BIRALA CELLULOSIC PVT LTD,DIRECTOR BIRLA CELLULOSIC PVT LTD,BIRLA CELLULOSIC PVT LTD,STATE OF GUJARAT THRU LD PUBLIC PROSECUTOR,COLLECTOR VADODARA CITY	
4719	CRA/521/2018	30/09/2019	ABDUL RAZAK USAMANBHAI SABUGAR,ZAKIRHUSEN ABDUL RAZAK SABUGAR	MR MEHUL H RATHOD	MOHAMMADSAFI ABDULNABI MAZA,STATE OF GUJARAT,CITY SUYRVEY SUPERINTENDENT,DEPUTY COLLECTOR,SUB REGISTRAR HIMMATNAGAR	GOVERNMENT PLEADER,MR RATHIN P RAVAL
4720	CRA/528/2018	21/06/2019	ANILABEN WIFE OF SHRI GAUTAMBHAI PANKHANIYA,	MR PRATIK Y JASANI	GAUTAMBHAI KARSANBHAI PANKHANIYA,	DEVANGI B SOLANKI,H P BAXI
4721	CRA/530/2018	12/12/2018	HIRAL KIKUBHAI PATEL,	(MR KK BRAHMBHATT),URMILA V BHATT	MEHUL SHYAAMKUMAR PARGI,	

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4722	CRA/531/2018	03/10/2018	VAKHARIYA TRADERS,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	FARIDA MOIZE BHARMAL,SHABBIRBAHI HATIMBHAI BHAVNAGARWALA	
4723	CRA/535/2018	27/02/2019	BHAGYAM GREEN COOPERATIVE HOUSING SCOIETY LTD,	MR MEHUL H RATHOD	USHABEN WIDOW OF BALDEVBHAI HATHIBHAI,MANISHABEN DAUGHTER OF BALDEVBHAI HATHIBHAI,PATEL CHETANKUMAR BALDEVBHAI,MANAJI AATAJI,BABUJI MANAJI,KANTIJI MANAJI,SOMAJI MANAJI,LASIBEN WD/O KALAJIMANAJI,VIKRAMJI KALAJI,GOPALJI KALAJI,SAVITABEN DAUGHTER OF UDAJI THAKORE WIFE OF NATVARBHAI MERUJI,SHAKRAJIBHALAJI THAKOR,DAHYAJI BHALAJI THAKOR,AMBALAL THANAJI THAKOR,SONALBEN RATILAL DESAI,BHARGAVIBEN RATILAL DESAI,VIRENDRABHAI RATILAL DESAI,KAMLESHBHAI RATILAL DESAI,SHAILESHBHAI RATILAL DESAI,TAPAN VIRENDRABHAI DESAI,VARSHABEN VIRENDRABHAI DESAI,PRAKASH CHANDRAKANTBHAI SHETH	,NOTICE SERVED BY DS,MR BC DAVE
4724	CRA/543/2018	25/03/2019	AMARDIPBHAI JAGDIPBHAI RAVAL,	MR Y J PATEL	RUCHIKA AMARDIP RAVAL,	NOTICE SERVED
4725	CRA/546/2018	15/04/2019	HANIFBHAI BACHUBHAI BELIM,FARIDBHAI ABDULBHAI MIRZA,IQBALBHAI SAHBUDDINBHAI ADHARA,MAYUDDINBHAI FATEHMUHAMMAD CHAUHAN,RAFIKBHAI ISUBHAI SOLANKI	RIZWAN SHAIKH	CHAIRMAN GUJARAT STATE WAQF BOARD,GUJARAT STATE WAQF BOARD,THRU CHIEF EXECUITVE OFFICER,WADHWAN KASBATI MUSLIM SIPAI JAMAT,GABENSHA QABARSTAN TRUST,AYAZBHAI IQBALBHAI BELIM,YUSUFBHAI WALIBHAI GHORI,ARIFBHAI MEHBOOBBHAI MIRZA,GALIBBHAI BASIRBHAI MIRZA,MAZHERBHAI SIRAZBHAI BELIM,KHAN MUHAMMAD AKBARBHAI CHAUHAN,MEHMOODBHAI GAFURBHAI BELIM	NOTICE SERVED BY DS,MR MANISH S SHAH,KSHITIJ M AMIN
4726	CRA/547/2018	07/05/2019	PATEL VENABHAI MOHANBHAI,	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR,PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4727	CRA/548/2018	07/05/2019	HEIRS OF DECD MANUBHAI S/O HIRABHAI PATEL,SHANTABEN WD/O MANUBHAI PATEL,DILIPBHAI MANUBHAI PATEL,VISHNUBHAI MANUBHAI PATEL	,MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR, PATAN	GOVERNMENT PLEADER,MR. NISHIT P GANDHI
4728	CRA/549/2018	07/05/2019	SIPAI MEHBOOBBHAI HASUBHAI,	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICIER CUM DEPUTY COLLECTOR PATAN	NOTICE SERVED
4729	CRA/550/2018	07/05/2019	SIPAI MEHMOODBHAI ABDULBHAI,SIPAI IQBALBHAI ABDULBHAI	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
4730	CRA/551/2018	07/05/2019	HEIRS OF DECD SHANKARBHAI MADHABHAI PATEL,JADIBEN WD/O SHANKARBHAI PATEL,DINABEN D/O SHANKARBHAI PATEL,HETALBEN D/O SHANKARBHAI PATEL,MAHENDRAKUMAR S/O SHANKARBHAI PATEL,MEHULKUMAR S/O SHANKARBHAI PATEL	,MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
4731	CRA/552/2018	07/05/2019	HEIRS OF DECD JETHABHAI PUNJABHAI PATEL,SHANKARBHAI JETHABHAI PATEL,SHANTABEN JETHABHAI PATEL,HARIBEN JETHABHAI PATEL,MANJUBEN JETHABHAI PATEL,HEIRS OF DECD PUNAMCHAND JETHABHAI PATEL,RAMILABEN WD/O PUNAMCHAND PATEL,KINJALBEN D/O PUNAMCHAND PATEL,PINKESHKUMAR S/O PUNAMCHAND PATEL,HEIRS OF DECD AMBABEN D/O JETHABHAI PATEL,VADILAL VIRCHANDBHAI PATEL,BHUMIKABEN VADILAL PATEL	DECEASED LITIGANT,MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,MR. NISHIT P GANDHI

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4732	CRA/553/2018	07/05/2019	HEIRS OF DECD VIRCHANDBHAI MADHABHAI PATEL,JAYANTIBHAI VIRCHANDBHAI PATEL,MANJULABEN VIRCHANDBHAI PATEL,NITABEN VIRCHANDBHAI PATEL,HEIRS OF DECD RANCHHODBHAI VIRCHANDBHAI PATEL,SHANTABEN RANCHHODBHAI PATEL,SANGITABEN RANCHHODBHAI PATEL,ARCHANABEN RANCHHODBHAI PATEL,MAYURIBEN RANCHHODBHAI PATEL,REENABEN RANCHHODBHAI PATEL,JAYKUMAR RANCHHODBHAI PATEL,NAGARBHAI MADHABHAI PATEL,HEIRS OF DECD NANABHAI MADHABHAI PATEL,PUSHPABEN D/O NANALAL PATEL,KAMLESHBHAI S/O NANALAL PATEL,BHAVNABEN D/O NANALAL PATEL,KAILASBEN D/O NANALAL PATEL,BHARATBHAI S/O NANALAL PATEL	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED
4733	CRA/554/2018	07/05/2019	HEIRS OF DECD SIPAI KASAMABHAI UMARBHAI,SHAIKH AMINABEN KASAMBHAI,SHAIKH ABBASBHAI KASAMBHAI,SHAIKH SABIRBHAI KASAMBHAI,SHAIKH AIYUBBHAI KASAMBHAI,SHAIKH PIRMOHAMMEDBAHI KASAMBHAI,SHAIKH JORABIBI KASAMBHAI,SHAIKH KHERUNBEN KASAMBHAI,SIPAI NANIBEN AHMEDBHAI	,MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISTION OFFICER CUM DEPUTY COLLECTOR PATAN	NOTICE SERVED
4734	CRA/555/2018	07/05/2019	THAKOR BHIKHAJI KALUJI,THAKOR KANTIJI KALUJI,THAKOR CHOTHIBEN W/O KALUJI SINCE DCED THROUGH L H,THAKOR RUKHIBEN KALUJI,THAKOR VIRUBEN KALUJI,THAKOR NANIBEN @ MIRATBEN KALUJI,THAKOR DADAMBEN KALUJI,THAKOR TARABEN KALUJI	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR, PATAN	NOTICE SERVED
4735	CRA/556/2018	07/05/2019	ZENABHAI NATHABHAI,HEIRS OF DECEASED ISHWARBHAI JENABHAI VAGHARI,ARVINDBHAI JENABHAI VAGHARI,RAMESHBHAI JENABHAI VAGHARI,JAMNABEN ISHWARBHAI VAGHARI,SHAILESHBHAI ISHWARBHAI VAGHARI,JAGMALBHAI ISHWARBHAI VAGHARI,MEENABEN ISHWARBHAI VAGHARI,SITABEN ISHWARBHAI VAGHARI,SAVITABEN ISHWARBHAI VAGHARI,CHETANBHAI ISHWARBHAI VAGHARI THRU LEGAL GUARDIAINSHAILESHBHAI ISHWARBHAI VAGHARI,SAGARBHAI ISHWARBAHI VAGHARI	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISTION OFFICER CUM DEPUTY COLLECTOR PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4736	CRA/557/2018	07/05/2019	HEIRS OF DECD BHEMABHAI SAKTABHAI BHARWAD,BHARABHAI BHEMABHAI BHARWAD,ARJANBHAI BHEMABHAI BHARWAD,VASABHAI BHEMABHAI BHARWAD,KANJIBHAI BHEMABHAI BHARWAD,NANJIBHAI BHEMABHAI BHARWAD,SAHDEVBHAI BHEMABHAI BHARWAD,MEVIBEN BHEMABHAI BHARWAD,GUGIBEN BHEMABHAI BHARWAD,LEELIBEN BHEMABHAI BHARWAD,L H OF DCED GOVABHAI BHEMABHAI BHARWAD,L H OF DCED BHAGABHAI BHARWAD,SHANTIBEN WD/O GOVABHAI BHARWAD,ANILBHAI GOVABHAI BHARWAD,SONALBEN GOVABHAI BHARWAD,SHAILESHKUMAR GOVABHAI BHARWAD,KADVIBEN BHAGABHAI BHARWAD,AMRATBHAI BHAGABHAI BHARWAD,VISHNUBHAI BHAGABHAI BHARWAD,PRAVINBHAI BHAGABHAI BHARWAD,GEETABEN BHAGABHAI BHARWAD	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR	NOTICE SERVED,MR. NISHIT P GANDHI
4737	CRA/558/2018	07/05/2019	HEIRS OF DECD HIRABHAI NANABHAI PATEL,MANCHABHAI S/O. HIRABHAI PATEL,KANKUBEN D/O. HIRABHAI PATEL,RAJIBEN D/O. HIRABHAI PATEL,HEIRS. OF DECD. MANUBHAI S/O. HIRABHAI PATEL,SHANTABEN WD/O. MANUBHAI PATEL,DILIPBHAI MANUBHAI PATEL,VISHNUBHAI MANUBHAI PATEL	MR MEHUL H RATHOD,MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DY. COLLECTOR, PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4738	CRA/559/2018	07/05/2019	SIPAI FATIMABIBI ABBASBHAI,	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR PATAN	NOTICE SERVED,MR. NISHIT P GANDHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4739	CRA/560/2018	07/05/2019	HEIRS OF DECD NANALAL PARSHOTTAMBHAI PATEL,H OF DECD. DWARKADAS PARSHOTTAMDAS PATEL,MAHENDRABHAI NANALAL PATEL,HITENDRABHAI NANALAL PATEL,KANKUBEN NANALAL PATEL,AMICHAND DWARKADAS PATEL,SHANTABEN DWARKADAS PATEL,SUSHILABEN DWARKADAS PATEL,H OF DECD. SONIBEN DWARKADAS PATEL,HEIRS OF DECD. PURIBEN DWARKADAS PARSHOTTAMDAS,HEIRS OF DECD. VIRCHANDBHAI PARSHOTTAMDAS,HEIRS OF DECD. RAMBHAI PARSHOTTAMBHAI,HEIR. OF DECD. AMTHABHAI KANTIBHAI PATEL,JYESHKUMAR NANALAL PATEL,VIJAYKUMAR NANALAL PATEL,AMTHABHAI MANORBHAI PATEL,LALBHAI AMTHABHAI PATEL,ASHWINBHAI AMTHABHAI PATEL,PATEL LALABHAI VIRCHANDBHAI,PATEL LAXMIBEN VIRCHANDBHAI,PATEL NITABEN VIRCHANDBHAI,PATEL KAILASHBEN VIRCHANDBHAI,HIRABEN WD/O. RAMBHAI PARSHOTTAMBHAI,MANJULABEN D/O. RAMBHAI PARSHOTTAMBHAI,RAMILABEN D/O. RAMBHAI PARSHOTTAMBHAI,JYOTSNABEN D/O. RAMBHAI PARSHOTTAMBHAI,PADMABEN D/O. RAMBHAI PARSHOTTAMBHAI,NIRMALABEN D/O. RAMBHAI PARSHOTTAMBHAI,GITABEN D/O. RAMBHAI PARSHOTTAMBHAI,RAJNIKANT S/O. RAMBHAI PARSHOTTAMBHAI,MANIBEN AMTHABHAI PATEL,KAILASHBEN AMTHABHAI PATEL,ALKESHBHAI AMTHABHAI PATEL,ANANDKUMAR AMTHABHAI PATEL	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DY. COLLECTOR, PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4740	CRA/561/2018	07/05/2019	PATEL MANORBHAI VIRCHANDBHAI,	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4741	CRA/562/2018	07/05/2019	RABARI VAGHJIBHAI MAHADEVBHAI,RABARI JALABEN KASADABHAI,RABARI AMTHIBEN KASADABHAI,RABARI PRAFULCHANDRA KASADABHAI,RABARI GANGABEN KASADABHAI,RABARI BABUBHAI KASADABHAI,RABARI LAXMIBEN KASADABHAI,RABARI SOMABHAI KASADABHAI	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR, PATAN,HEIRS OF DECD. RABARI (DESAI) MALUBEN ALIAS MANIBEN KASADABHAI,RABARI JALABEN KASADABHAI,RABARI AMTHIBEN KASADABHAI,RABARI PRAFULCHANDRA KASADABHAI,RABARI GANGABEN KASADABHAI,RABARI BABUBHAI KASADABHAI,RABARI LAXMIBEN KASADABHAI,RABARI SOMABHAI KASADABHAI	,NOTICE NOT RECD BACK,NOTICE SERVED,MR. NISHIT P GANDHI
4742	CRA/563/2018	07/05/2019	THAKOR BHIKHAJI KALUJI,	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DY. COLLECTOR, PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4743	CRA/564/2018	07/05/2019	HEIRS OF DECEASED SIPAI AMIRBHAI GULMOHAMMED,SABIRABANU WD/O AMIRBHAI GULMOHAMMED,FARJANABANU AMIRBHAI,IRFAN AMIRBHAI,NARSARINBANU AMIRBHAI	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAN ACQUISITION OFFICER CUM DEPUTY COLLECTOR,PATAN	NOTICE SERVED
4744	CRA/565/2018	07/05/2019	SUMITRABEN JAYDEVPRASAD KAPADIA,	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DY. COLLECTOR, PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4745	CRA/566/2018	07/05/2019	MOHANBHAI GULABBHAI PATEL,MADHAVLAL GULABBHAI PATEL,KANTILAL GULABBHAI PATEL	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR	GOVERNMENT PLEADER,MR. NISHIT P GANDHI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4746	CRA/567/2018	07/05/2019	HEIRS OF DECEASED HATHIBHAI SAKTABHIA BHARWAD,HEIRS OF DECEASED BHEMABHAI SAKTABHAI BHARWAD,BIJALBHAI S/O HATHIBHAI SAKTABHAI BHARWAD,MATAMBHAI S/O HATHIBHAI SAKTABHAI BHARWAD,KARSANBHAI S/O HATHIBHAI SAKTABHAI BHARWAD,DHANIBEN WD/O HATHIBHAI SAKTABHAI BHARWAD,JESANGBHAI S/O HATHIBHAI SAKTABHAI BHARWAD,DEVIBEN WD/O HATHIBHAI SAKTABHAI BHARWAD,HEIRS OF DECEASED BHAVANBHAI HATHIBHAI BHARWAD,VASIBEN WD/O BHAVANBHAI BHARWAD,BHAVESH S/O BHAVANBHAI BHARWAD,BHAVNA ALIAS BHAVUBEN D/O BHAVANBHAI BHARWAD,BHARABHAI BHEMABHAI BHARWAD,ARJANBHAI BHEMABHAI BHARWAD,VASABHAI BHEMABHAI BHARWAD,KANJIBHAI BHEMABHAI BHARWAD,NANJIBHAI BHEMABHAI BHARWAD,SAHDEVBHAI BHEMABHAI BHARWAD,MEVIBEN BHEMABHAI BHARWAD,GUGIBEN BHEMABHAI BHARWAD,LEELIBEN BHEMABHAI BHARWAD,HEIRS OF DECEASED GOVABHAI BHEMABHAI BHARWAD,HEIRS OF DECEASED BHAGABHAI BHEMABHAI BHARWAD,SHANTIBEN WD/O GOVABHAI BHARWAD,ANILBHAI GOVABHAI BHARWAD,SONALBEN GOVABHAI BHARWAD,SHAILESHKUMAR GOVABHAI BHARWAD,KADVIBEN BHAGABHAI BHARWAD,AMRATBHAI BHAGABHAI BHARWAD,VISHNUBHAI BHAGABHAI BHARWAD,PRAVINBHAI BHAGABHAI BHARWAD,GEETABEN BHAGABHAI BHARWAD	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISITION OFFICER CUM DEPUTY COLLECTOR, PATAN	NOTICE SERVED,MR. NISHIT P GANDHI
4747	CRA/569/2018	07/05/2019	HEIRS OF DECD SHANKARBHAI HEMJIBHAI VAGHARI,HEIRS OF BABABHAI HEMIBHAI VAGHRI,KANKUBEN WD/O BABABHAI VAGHRI,VINUBHAI S/O BABABHAI VAGHRI,BHARATBHAI S/O BABABHAI VAGHRI,ASHABEN D/O BABABHAI VAGHRI,MANJUBEN D/O BABABHAI VAGHRI,HERIS OF DECEASED NAGINBHAI BABABHAI VAGHRI,SHARDABEN WD/O BABABHAI VAGHRI,KALPESHBHAI BABABHAI VAGHRI,MANOJBHAI BABABHAI VAGHRI,RAMILABEN BABABHAI VAGHRI,PRAHLADBHAI S/O SHANKARBHAI VAGHARI	MS NILAM N CHAUHAN	NORTH GUJARAT UNIVERSITY,SPECIAL LAND ACQUISTION OFFICER CUM DEPUTY COLLECTOR PATAN	NOTICE SERVED,MR. NISHIT P GANDHI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4748	CRA/572/2018	18/02/2020	JAGDISHBHAI RAMANBHAI PATEL,	MR MANAN A SHAH	NANIBEN DAUGHTER OF JAGABHAI LAKHABHAI ANDWIFE OF PARBHUBHAI BHANABHAI,RAMIBEN DAUGHTER OF JAGABHAI LAKHABHAI AND WIFE OF GOPALBHAI PARSOTTAMBHAI,MANIBEN DAUGHTER OF JAGABHAI LAKHABHAI DECEASED THRU HER HEIR AND LEGAL REPRSENTATIVE,BHANUBEN DAUGHTER OF DURLABHBHAI JAGABHAI,JASHUBEN DAUGHTER OF DURLABHBHAI JAGABHAI,NANUBHAI SON OF JAGABHAI LAKHABHAI,JASHUBEN WIFE OF BALUBHAI PREMABHAI @PREMJIBHAI,MEENABEN DAUGHTER OF BALUBHAI PREMABHAI @PREMJIBHAI,HEENABEN DAUGHTER OF BALUBHAI PREMABHAI @PREMJIBHAI,ANKITABEN DAUGHTER OF BALUBHAI PREMABHAI @PREMJIBHAI,RAJESHBHAI SON OF BALUBHAI PREMABHAI @PREMJIBHAI,HARISHBHAI SON OF BALUBHAI PREMABHAI @PREMJIBHAI,THAKORBHAI SON OF PREMABHAI @PREMJIBHAI,DEVJIBHAI SON OF PREMABHAI @PREMJIBHAI,DUMAS MASJID KABRASTAN AND DARIYAPIR DARGAH TRUST THRU TRUSTEES,KALPANABEN JIVANBHAI PATEL,JAYANTIBHAI @ JAYESHBHAI BHANABHAI MAHYAVANSHI,ABDUL LATIF A .RAHIM KAPADIA,MOHAMMAD ALTAF GULAMHUSSAIN SHAIKH	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR KV SHELAT,MR. SHAIVAL K SHELAT
4749	CRA/575/2018	24/06/2019	OM SHANKAR SINGH,	MR ABHIRAJ R TRIVEDI	BHARATBHAI CHHIBABHAI TANDEL,	MR NIRAV C THAKKAR
4750	CRA/576/2018	02/11/2020	RAJESH PURUSHOTTAM CHATURANI THRU POA PRAKASH HIRJI HADIYA,	TIRTH N BHATT	BHIKHALAL SAMARTHAJI PARMAR,	MR RAJU K KOTHARI
4751	CRA/578/2018	21/12/2018	PATHAN SHERKHAN SAMRATKHAN,	PARTH P SONI	PATHAN NIYAJKHAN PANAMKHAN,PATHAN KARIMKHAN PANAMKHAN,CHHATHIYARDA GRAM PANCHAYAT THRU TALATI CUM MANTRI	
4752	CRA/585/2018	21/08/2019	LILAWATIBEN AMBALAL DESAI,GIRISHBHAI AMBALAL DESAI,MUKESHBHAI AMBALAL DESAI,SANDHYABEN AMBALAL DESAI,USHABEN AMBALAL DESAI	,MR BAIJU JOSHI	CHETANBHAI BHALABHAI BARIYA,CHATURBHAI BHALABHAI BARIYA,FATESINHBHAI BHALABHAI BARIYA,CHAMPABEN BHALABHAI BARIYA	MR AV NAIR
4753	CRA/588/2018	06/02/2020	NASIFBHAI HANIFBHAI ANSARI,	MR SUREN M SHAH	AASIFBHAI HANIFBHAI ANSARI,	NOTICE SERVED
4754	CRA/589/2018	20/09/2019	TUSHARBHAI KIRTIBHAI SHAH,DHIRAJBHAI KIRTIBHAI SHAH,AKSHAY SEVANTIBHAI MEHTA,DALPATBHAI MANSUKHBHAI SHAH	MANAN K PANERI	RASIKBHAI KANTILAL PATEL,HIRABEN AMRATBHAI PATEL W/O OF AMRATBHAI NARANBHAI PATEL,ARVINDLAL AMRATBHAI PATEL,VARSHABEN RAMESHCHANDRA PATEL W/O OF RAMESHCHANDRA AMRATBHIA PATEL,KALPESH RAMESHCHANDRA PATEL,BHAVIN RAMESHCHANDRA PATEL,SANDEEP RAMESHCHANDRA PATEL	NOTICE SERVED BY DS,NANAVATI & NANAVATI,SHIVANI RAJPUROHIT
4755	CRA/596/2018	13/12/2018	MUSSAFARHUSSAIN MUSSAFARHUSSAIN SAIYAD,	DARSHIT R BRAHMBHATT,DIPTESH R BRAHMBHATT	AABIDHUSSAIN MIRSHABMIYA SAIYAD,BHASKARBHAI VASUDEVBHAI MEHTA,KIRANBHAI MANSUKHBHAI PATEL,AASHIK JIVANDAS PATEL,LALITBHAI KANTIBHAI PATEL,JAGRUTIBEN D/O BACHUBHAI PATEL	
4756	CRA/599/2018	11/02/2020	LR OF BHAI GORDHANDAS MADANLAL GUPTA,GOPIRAM GUPTA,SUDARSHAN GUPTA,MAHENDRA GUPTA,NANAK GUPTA	MR PRATIK Y JASANI,A R KADRI	SHREE AHMEDABAD NAVA MADHAVPURA VEPARI MAHAJAN,	MR BHAVIK R SAMANI
4757	CRA/600/2018	11/02/2020	LR OF BHAI GORDHANDAS MADANLAL GUPTA,GOPIRAM GUPTA,SUDARSHAN GUPTA,MAHENDRA GUPTA,NANAK GUPTA	MR PRATIK Y JASANI,A R KADRI	SHREE AHMEDABAD NAVA MADHAVPURA VEPARI MAHAJAN,	MR BHAVIK R SAMANI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4758	CRA/601/2018	11/02/2020	LR OF BHAI GORDHANDAS MADANLAL GUPTA,GOPIRAM GUPTA,SUDARSHAN GUPTA,MAHENDRA GUPTA,NANAK GUPTA	MR PRATIK Y JASANI,A R KADRI	SHREE AHMEDABAD NAVA MADHAVPURA VEPARI MAHAJAN,	MR BHAVIK R SAMANI
4759	CRA/602/2018	11/02/2020	LR OF BHAI GORDHANDAS MADANLAL GUPTA,GOPIRAM GUPTA,SUDARSHAN GUPTA,MAHENDRA GUPTA,NANAK GUPTA	MR PRATIK Y JASANI,A R KADRI	SHREE AHEMDABAD NAVA MADHAVPURA VEPARI MAHAJAN,	MR BHAVIK R SAMANI
4760	CRA/603/2018	11/02/2020	LR OF BHAI GORDHANDAS MADANLAL GUPTA,GOPIRAM GUPTA,SUDARSHAN GUPTA,MAHENDRA GUPTA,NANAK GUPTA	MR PRATIK Y JASANI,A R KADRI	SHREE AHMEDABAD NAVA MADHAVPURA VEPARI MAHAJAN,	MR BHAVIK R SAMANI
4761	CRA/604/2018	12/12/2018	RAMESHBHAI MOHANBHAI SAVALIYA,KANTIBHAI NAGJIBHAI ZALAWADI,LABHUBHAI NAGJIBHAI ZALAWADI,MUKESHBHAI NAGJIBHAI LAKHANI,NARENDRABHAI BABUBHAI HIRPARA,KANTIBHAI NANJIBHAI SAVALIYA HUF,BABUBHAI VALJIBHAI HIRPARA	MR SP MAJMUDAR	ANJUBEN ABHAYSINH PARMAR,HARESH PRAVINCHANDRA SOMAIYA,NILESHKUMAR NARESHCHANDRA JARIWALA	,MR ARPIT A KAPADIA
4762	CRA/605/2018	12/12/2018	RAMESHBHAI MOHANBHAI SAVALIYA,KANTIBHAI NAGJIBHAI ZALAWADI,LABHUBHAI NAGJIBHAI ZALAWADI,MUKESHBHAI NAGJIBHAI LAKHANI,NARENDRABHAI BABUBHAI HIRPARA,KANTIBHAI NANJIBHAI SAVALIYA HUF,BABUBHAI VALJIBHAI HIRPARA	MR SP MAJMUDAR	MANISHBHAI ABHAYSINH PARMAR,PRAVINABEN WD/O JITENDRAKUMAR POPATBHAI JARIWALA,VASUDEV JITENDRAKUMAR JARIWALA,PRITIBEN JITENDRAKUMAR JARIWALA,SANJAYBHAI JITENDRAKUMAR JARIWALA,JAYESHKUMAR ISHWARLAL THAKKAR	,MR ARPIT A KAPADIA
4763	CRA/606/2018	12/12/2018	RAMESHBHAI MOHANBHAI SAVALIYA,KANTIBHAI NAGJIBHAI ZALAWADI,LABHUBHAI NAGJIBHAI ZALAWADI,MUKESHBHAI NAGJIBHAI LAKHANI,NARENDRABHAI BABUBHAI HIRPARA,KANTIBHAI NANJIBHAI SAVALIYA HUF,BABUBHAI VALJIBHAI HIRPARA	MR SP MAJMUDAR	MANISHSINH ABHAYSINH PARMAR,PALLAVIBEN WD/O KIRITKUMAR POPATBHAI JARIWALA,DIVYABEN D/O KIRITKUMAR JITENDRAKUMAR JARIWALA,HARESH PRAVINCHAND SOMIYA	,MR ARPIT A KAPADIA
4764	CRA/607/2018	14/02/2020	BHAUMIK BHARAT SHAH,RAJESH JITENDRA SHAH,PARBAT DANGA PATEL,GANESH BECHRA PATEL	MR.HIREN M MODI	KASAM ALIAS LALU LATIF GAGDA,	MR. EKRAMA H QURESHI
4765	CRA/612/2018	26/12/2018	MAHENDRABHAI CHATURBHAI DATANIYA,CHHANABHAI SAMPATBHAI DATANIYA	MR APURVA R KAPADIA	AMRISHBHAI RATILAL DATANIYA,DHANIBEN @ DHANUBEN SIDIBHAI DATANIYA,VALIBEN CHATURBHAI DATANIYA,SUNANDABEN CHANDDRAKANT DATANIYA,A L SATWARA AUDITOR GRADE I	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR VIMAL A PUROHIT,MR. MRUGESH A BAROT
4766	CRA/619/2018	01/10/2019	STAHL TECHNIKS PVT LTD THRU DIRECTOR VISHAL ANAND,	MR. JIT P PATEL	DEEPESH SHASHIKANT DASADIYA,	MR MANAN A SHAH
4767	CRA/620/2018	04/02/2020	DHARMENDRABHAI @ RAJUBHAI DAHYABHAI SHAH LEGAL HEIR OF DECEASED DAHYABHAI H SHAH,	MR.MINHAJ M SHAIKH	JAYPRAKASH KISHANCHAND KHATWANI,	NIDHI T VYAS
4768	CRA/623/2018	11/03/2019	HEIRS AND LEGAL REPRSENTATIVES OF LATE RAMANKANT NANALAL JASANI,PANKAJ RAMANKANT JASANI,ANUPAM RAMANKANT JASANI,SUJATA PREMALBHAI KAPADIA THRU POA PREMAL NARENDRA KAPADIA	VENU H NANAVATY	HEIRS AND LEGAL REPRSENTATIVES OF SHRI SURESHCHADRA AMRUTLAL JASANI,PARAG DHANVANTRAI JASANI,HEIRSAND LEGAL REPRSENTATIVES OF CHAMANLAL AMRUTLAL JASANI,HEIRSAND LEGAL REPRSENTATIVES OF RAMESHCHANDRA AMRUTLAL JASANI,HEIRSAND LEGAL REPRSENTATIVES OF ANANDLAL NANALAL JASANI,HEIRSAND LEGAL REPRSENTATIVES OF INDUKUMAR NANALAL JASANI,SURESH KANITLAL JASANI,KESHAVLAL SAVDASBHAI DESAI,ARUNABEN MANHARALAL VORA,ILABEN SURESHBHAI JASANI,DIVYESH SURESHBHAI JASANI,AMRITA SURESHBHAI JASANI,MEERA CHAMANLAL JASANI,JYOTSNA RAMESHCHANDRA JASANI,JAY RAMESHCHANDRA JASANI,NIRANJAN ANANDLAL JASANI,SIDDHARTH ANANDLAL JASANI,VAIDEHI ANANDLAL JASANI,HANSABEN INDUKUMAR JASANI,UDAY INDUKUMAR JASANI,NITIN INDUKUMAR JASANI,SUNILINDUKUMAR JASANI	,MR HITESH V PATEL

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4769	CRA/624/2018	22/08/2019	HASMATBIBI D/O ABDULREHMAN SATTARBHAI W/O ALEFKHAN ABDULLAHKHAN,	RIZWAN SHAIKH	HUSEINMIYA BANUBHAI,MAHEMUDMIYA BANUBHAI,ABDULMIYA BANUBHAI,AHMEDMIYA BANUBHAI,SAHERBANU D/O BANUBHAI W/O NASIRKHAN,KAUSERBANU D/O BANUBHAI,RASIDABANU BANUBHAI,MAHERBANU BANUBHAI,KURESHIDABANU BANUBHAI,HUSENABIBI BANUBHAI,HANIFABIBI D/O MOHAMMED HANIF W/O RAZAKMIYA,JOHRABIBI WD/O USMANGANI,NASIMBANU USMANGANI,SHAMIMBANU USMANGANI,MUNNABHAI USMANGANI,RAJUBHAI USMANGANI,FARUKBHAI USMANGANI,MOHRAJBIBI USMANGANI,SAIDABANU USMANGANI,GULAMHAIDER AHMEDBHAI	
4770	CRA/626/2018	16/09/2019	NARENDRA TEJBAHADUR RAJPUT,SURENDRA TEJBAHADUR RAJPUT	MR JF MEHTA	BHARAT SANCHAR NIGAM LTD AHMEDABAD TELECOM DISTRICT THRU GENERAL MANAGER,DY GENERAL MANAGER (MATERIAL) BHARAT SANCHAR TELECOM LTD,ASSISTANT GENERAL MANAGER BHARAT SANCHAR TELECOM LTD,PRINCIPAL GENERAL MANAGER,VIGILANCE OFFICER	NOTICE SERVED BY DS,RC JANI & ASSOCIATE
4771	CRA/627/2018	29/04/2019	BHIKHABHAI HAJARIMAL SONI,	A A DAUDIVHORA	MUKESHBHAI NATVARLALA MODI,	
4772	CRA/635/2018	10/12/2018	ASRAF ISMAIL LULAT,	MR MEHUL SHARAD SHAH	ZUBAIR SAYYID LULAT,CHIEF EXEUCTIVE OFFICER,MAKBOOL HUSSAIN GULAM MOHAMMAD LULAT,ISMAIL MOHAMMAD MATADAR,SABBIR GULAM MOHAMMED PATEL,ASIF IBRAHIM PANDOR,SALIM GULAM MOHAMMAD PANDOR,SADIQ HUSSAIN PATEL,ISMAIL AHMED LULAT,LABHUBHAI MOHANBHAI SOJITRA,MANISHBHAI KABABHAI SOJITRA,DINESHBHAI MANJIBHAI SODVADIYA,MARUTI DEVELOPER THRU PARTNER ANKIT KANUBHAI SODVADIYA	
4773	CRA/637/2018	10/12/2018	HAJIYANI MEETHNABU GULAM KADAR SHEIKH MOHAMMAD PANKHWALAL,	KRUTARTH K DESAI	NATHUBHAI BHIKHABHAI PARMAR,	
4774	CRA/640/2018	27/12/2018	CHIRAG JAGDISHBHAI DESAI,GITABEN WD/O JAGDISHBHAI HIRALAL DESAI	MR RAJU K KOTHARI,MR TEJAS P SATTA	UMESHBHAI RATILAL BHAGAT,HITESHBHA RATILAL BHAGAT	
4775	CRA/641/2018	03/07/2019	SOUND BUILD CARE PVT LTD THRU ADMINSTRATOR MANAGER KANAIYALAL JETHALAL KOTAK,	ANKIT N MEHTA,ASHOK B TRIVEDI,MR. HARDIK B KORADIYA	JAYANTIBHAI RAVJIBHAI BAMBHANIYA ADMINSTRATRO OF SADIKBHAI MOHMEDHUSEN NATHANI,ANNAPURNA ISPAT THRU ADMINSTRATOR RAMESHBHAI DATHAVALA	
4776	CRA/644/2018	17/06/2019	CHHAGANBHAI MEGHJIBHAI BHANUSHALI,	(MR FB BRAHMBHATT)	DILIPJI BALDEVJI BIHOLA,LALSINH BALDEVJI BIHOLA,BAIRAJBEN WD/O NATVARSINH BIHOLA	
4777	CRA/648/2018	11/01/2019	RANJIT GOVIND DABHI,	MR. ASHOK A PUROHIT	NIRMALABEN VAJESHANKAR DAVE,BAHADUR GOVIND DABHAI,AJIT GOVIND DABHAI,HEMU GOVIND DABHI,BHARAT GOVIND DABHI	,MR SATYEN B RAWAL
4778	CRA/650/2018	26/12/2018	GITA KUMARI PATIL,	MR AS ASTHAVADI	VIPINBHAI S PATEL,	MR MANAN A SHAH
4779	CRA/651/2018	27/12/2018	GORDHANBHAI DEVSHIBHAI DHAMALIA,	MR HARESH H PATEL	MUKESHBHAI CHANABHAI AMIPARA HEIRS OF DECD. CHANABHAI JERAMBHAI AMIPARA,CHAMPABEN RAMJIBHAI VASOYA,VALIBEN BHIMJIBHAI RABADIYA,THE COLLECTOR,DEPUTY COLLECTOR,THE MAMLATDAR	,(MR SANDEEP N BHATT)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4780	CRA/653/2018	09/07/2019	KIRITBHAI PUNAMBHAI RANK,BHARATKUMAR PUNAMBHAI RANK	MR KIRTIDEV R DAVE	PUNJABHAI MULJIBHAI PATEL,GHANSHYAMBHAI MULJIBHAI PATEL,KHIMJIBHAI MULJIBHAI PATEL,PATEL RANCHODBHAI MAGANBHAI,PATEL TRIKAMBHAI MAGANBHAI,PATEL PARSHOTTAMBHAI MAGANBHAI	NOTICE SERVED BY DS,JENIL M SHAH
4781	CRA/657/2018	27/02/2019	BAI SHAKARBU- HEIRS OF DECD. SHEIKH GULAMHUSEN ABDULKADAR,GULAMAHMED S/O GULAMKADAR GULAMHUSEIN ABDULKADAR,GULAMMAHMMAD S/O GULAMKADAR GULAMHUSEIN ABDULKADAR,HASAMBHAI S/O GULAMHUSEIN ABDULKADAR,HUSEINBHAI S/O HASAMBHAI GULAMHUSEIN ABDULKADAR,VASIMAHMED S/O HASAMBHAI GULAMHUSEIN ABDULKDAR,MOHAMMAD SADIK S/O HASAMBHAI GULAMHUSEIN ABDULKADAR,GULAMZAFAR S/O GULAMHUSEIN ABDULKADAR,GULAMHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,AHMEDHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,MAHMADHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,ANWARHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,ZAKIRHUSEIN S/O GULAMZAFAR GULAMHUSEIN ABDULKADAR,IKBALHUSEIN GULAMZAFAR GULAMHUSEIN ABDULKADAR,NURJABIBI W/O IQBALHUSEIN GULAMZAFAR,NAUMANHUSEIN S/O IQBALHUSEIN GULAMZAFAR,ADNAHUSEIN S/O IQBALHUSEIN GULAMZAFAR,LALBIBI D/O GULAMHUSEIN ABDULKAADAR AND D/O BAI SHAKARBU	MR SUREN M SHAH	EMERALD CO.OPERATIVE HOUSING SOCIETY LIMITED,JAWABJI SURSANGJI HEIRS OF SURSANGJI AATAJI THAKORE,BADARJI SHAJAJJI HEIRS OF SHANAJI AATAJI THAKORE,BABUJI VIRSANGJI HEIRS OF VIRSANGJI AATAJI,MANGUBEN AATAJI THAKORE	,MR MILAN N PATEL,MR JIGAR M PATEL
4782	CRA/658/2018	13/06/2019	BHUPESHBHAI RAGHAVJIBHAI SOJITRA,SAILESHBHAI PRABHUDASBHAI PADALIYA	MR YOGESHKUMAR A RATANPARA	ASHRAF AADAMJIBHAI NAGARIYA,	H N SEVAK
4783	CRA/665/2018	03/03/2020	SHEIKH MAYUDDIN ALLAUDDIN,SHEIKH SHIRAJUDDIN NIZAMUDDIN,SHEIKH WASIM NURUDDIN,SHEIKH SAJID GULAMNABI	POOJA K ASHAR	CHAIRMAN GUJARAT STATE WAQF BOARD,BABUBHAI LALUMIYA SUMRA,IQBALMIYA BACHUMIYA SUMRA,RASIDMIYA MAHMMADMIYA SUMRA	MR HARSHADRAY A DAVE,MR MANISH S SHAH
4784	CRA/667/2018	17/12/2018	DALCHAND SHANKAR JAIN,	MR KUNAL S SHAH	SHETANSINH AMTHASINH RAJPUT,	
4785	CRA/671/2018	21/12/2018	NEELABEN ASHWINBHAI PATEL,	MR PRAGNESH M GANDHI	BACHUBHAI KANTIBHAI PATEL (Since Deceased) Anil Bachubhai Patel,HARIPRASAD SHAMBHUPRASAD PATEL,LALITABEN SD/O KANTILAL SHAMBHUPRASAD PATEL,GAUTAM KANTIALPATJEL,PINAKIN HARIPRASAD PATEL,SIDDHARTH HARIPRASAD PATEL,RUPABEN ALIAS JOLLYHARIPRASAD PATEL,SUMITRABEN HARIPARASAD PATEL,SUCHETA NARENDRABHAI PATEL,ANJANA RAJNIKANT PATEL,TARULATA BHAILALBHAI PATEL,TILOTAMA VALLABHBHAI PATEL,CHARULATA ASHOKKUMAR PATEL,SAROJBEN UPENDRABHAI PATEL	

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4786	CRA/1/2019	28/03/2019	PABA GOVA RABARI,	MR. EKRAMA H QURESHI	NARAN MAVJI VEKARIYA,DHANSUKHBHAI MAVJIBHAI VEKARIYA,PRAVIN MAVJIBHAI VEKARIYA,THE HEIRS OF ARAB HARUN SANGHAR,AMINABHAI ARAB SANGHAR,JINNATBAI ARAB SANGHAR,HUSSAIN ARAB SANGHAR SINCE DECEASED THRU HEIRS,HARUN ARAB SANGHAR,MAMAD ARAB HARUN SANGHAR,SAKINABAI AARAB HARUN SANGHAR,HALIMABAI AARAB HARUN SANGHAR,KARIM ARAB HARUN SANGHAR,SHERBANU AARAB HARUN SANGHAR,SHAKINABAI HSSAIN SANGHAR,SUGRABAI HUSSAIN SANGHAR,AFSANA HSSAIN SANGHAR,SABIR HUSSAIN SANGHAR,ABDUL HUSSAIN SNAGHAR	,MR MEHUL SHARAD SHAH
4787	CRA/3/2019	12/04/2019	LEGAL HEIRS and REPRSENTATIVES OF GOPALDAS SEROOMAL,KALAATI WD/O GOPALDAS,ASANDAS GOPALDAS,DHANVATI D/O GOPALDAS,LEGAL HEIRS OF LATE DHANVANTARIBEN D/O GOPALDAS SEOOMAL CHAUDHARY,MANOHARJI WADHWAI,LALIT MANOHARJI WADHWANI,SINDU D/O MANOHARJI WADHWANI,LEGAL HEIRS OF LATE KAMAL GOPALDAS CHAUDHARY,NIRMALA KAMAL CHAUDHARY,MOHAN KAMAL CHAUDHARY,DEEPA KAMAL CHAUDHARY,REKHA KAMAL CHAUDHARY,MANOHARJI WADHWANI,LALIT MANOHARJI WADHWANI,SINDHU D/O MANOHARJI WADHWNAI,MEENA D/O GOPALDAS,MEENA D/O GOPALDAS,SHRI LAL JETHANAND RAMNANI(EXPIRED),KAMAL GOPALDAS,NIRMALA KAMAL CHAUDHARY,NARENDRA LAL RAMNANI,SANGEETA LAL RAMNANI,HANSA LAL RAMNANI,NANDLAL KAMAL CHAUDHARY,TARUN KAMAL CHAUDHARY,MOHAN KAMAL CHAUDHARY,DEEPA KAMAL CHAUDHARY,REKHA KAMAL CHAUDHARY,RAJUBHA ASANDAS CHAUDHARY,KAMINI ROOPCHAND ASNANI,KAVITA L JADWANI,KAVITA L JADWANI	,MR NL RAMNANI	BUDHPURI MANGALPURI,	DS AFF.NOT FILED (N)
4788	CRA/6/2019	27/10/2020	JAGDISHBHAI CHATURBHAI PATEL,	MR S M SOJATWALA	KETUL KRISHNAKANT THAKKER,	MR TARAK DAMANI
4789	CRA/10/2019	16/01/2019	MAHENDRAKUMAR KESHAVLAL SHAH,	SAN ASSOCIATES LLP	HEIRS OF DECEAED HIRAJI NARSANGJI BAROT,SHARDABEN W/O HIRAJI NARSANGJI BAROT,MAHENDRAKUMAR HIRAJI BAROT,BHARATKUMAR HIRAJI BAROT	
4790	CRA/17/2019	21/01/2019	RENUKABEN BABULAL SHAH,BABULAL CHIMANLAL SHAH	MR. PARTH H BHATT,DHARA P BHATT	PROPREITARY OF VANVASI PRINTING PRESS,	
4791	CRA/19/2019	07/03/2019	VIRENDRABHAI RAMANLAL VAGHELA,	(MR FB BRAHMBHATT),MR. MUKESH N SHAH,MR.D H PANCHAL	MANILAL MOHANLAL PANCHAL,SAJANIBEN RAMANLAL PATEL	,(MR SUDHANSHU S PATEL)
4792	CRA/20/2019	07/03/2019	VIRENDRABHAI RAMANLAL VAGHELA,	(MR FB BRAHMBHATT),MR. MUKESH N SHAH,MR.D H PANCHAL	MANILAL MOHANLAL PANCHAL,SAJNIBEN RAMANLAL PATEL	,(MR SUDHANSHU S PATEL)

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4793	CRA/21/2019	06/03/2019	SHREE GANESH KNIT INDIA LTD,	VASIM MANSURI	NOORJAHAN AHMEDJI W/O LATE AHMEDJI DAUDJI JAORAWALA,ABDULRASHID AHMEDJI JAORAWALA,YASIN AHMEDJI JAORAWALA,ASIF AHMEDJI JAORAWALA THRU POA FAROOK DAUDJI JAORAWALA	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA
4794	CRA/27/2019	06/02/2019	PRAKASHBHAI BALUBHAI PATEL L/H ANDL/R OF VIMLABEN MAGANBHAI PATEL,	MS SONAL D VYAS	ISHWARBHAI CHANDULAL PATEL,GHANSHYAMBAHI BABUBHAI PATEL,MAHESNBHAI BABUBHAI PATEL,GIRISH BABUBHAI PATEL,ANSUYABEN BABUBHAI PATEL,ARVINDBHAI KESHAVBHAI PATEL,NARENDRABHAI KESHAVLAL PATEL,DINESHBHAI KESHAVLAL PATEL,RENUKABEN KESHAVLAL PATEL,PRAVINBHAI CHANDULAL PATEL,KAMLABEN CHANDULAL PATEL,DAMYANTIBEN CHANDULAL PATEL,HEIRS OF GUNVANTBHAI NANDLAL PATEL,DHIRAJLAL NANDLAL PATEL,ASHWINBHAI NANDLAL PATEL,VILASBEN MURLIDHARBHAI PATEL,POONAM @ JANKI MURLIDHARBHAI PATEL,JASHUMATIBEN NANDLAL PATEL,PUSHPABEN NANDLAL PATEL,KAILASHBEN NANDLAL PATEL,DAKSHABEN NANDLAL PATEL,MEERABEN NANDLAL PATEL,BHARATBHAI BABUBHAI PATEL,NITINBHAI BABUBHAI PATEL,DIPAK GUNVANTBHAI PATEL,DIPIN GUNVANTBHAI PATEL,YOGINIBEN GUNVANTBHAI PATEL	,MS AMRITA M THAKORE
4795	CRA/33/2019	16/04/2019	VIPULBHAI RASIKBHAI PATEL,PINANGINIBEN VIPULBHAI PATEL	MR RAJESH R DEWAL,CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES	PINABEN D/O RASIKBHAI DAVALBHAI PATEL AND W/O MANISHKUMAR BALUBAHI PATEL,RASIKBHAI DAVALBHAI PATEL,KUSUMBEN W/O DAVALBHAI PATEL,NIRMALABEN AKA NIMISHABEN D/O RASIKBHAI DAVALBHAI PATEL W.O ASHOKBHAI AADARBHAI PATEL,HIRAL ASHOKBHAI PATEL,VERSHABEN D/O RASIKBHAI DAVALBHAI PATEL W/O PARESHKUMAR CHANDULAL PATEL,RAJAL PARESHKUMAR PATEL,SHIVANI PARESHKUMAR PATEL,SONALBEN D/O RASIKBHAI DAVALBHAI PATEL W/O RAJESHBHAI RAMANBHAI PATEL HERSELF AND IN CAPACTIY OF,KETAKIBEN D/O RASIKBHAI DAVALBHAI PATEL W/O RAUNAKKUMAR PRAVINBHAI PATEL HERSELF AND IN CAPPACITY OF	NOTICE SERVED BY DS,MR GAURANG K PATEL,MR APURVA R KAPADIA
4796	CRA/34/2019	30/01/2019	CHHAGANLAL MOHANLAL PATEL,	MR SUREN M SHAH	GOPALJI LALJI MANDIR TRUST,MAHANTSHRI RAMLAXMANDASJI GURU CHANDRAKANT DAS,MAHANT AKHILESHWARDASHJI	
4797	CRA/37/2019	30/01/2019	KRUSHNAKANT MAGANLAL JARIWALA,RAJESHBHAI KRUSHNAKANT JARIWALA,YAHSVINA RAJESHBHAI JARIWALA,PRIYANKA RAJESHBHAI JARIWALA,BINAL D/O RAJESHBHAI KRUSHNAKANT JARIWALA W/O AJAY LAKHAWALA,NIKITA RAJESHBHAI JARIWALA	MR MANAN A SHAH	FALGUNI KAMALKANT JARIWALA,TANVI KAMALKANT JARIWALA,SHREY KAMALKANT JARIWALA,RITABEN D/O KRUSHNAKANT MAGANLAL JARIWALA W/O KIRANBHAI RESHAMWALA,NILABEN D/O KRUSHNAKANT MAGANLAL JARIWALA W/O LETESHKUMAR ZAVERI	
4798	CRA/44/2019	27/12/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER	PARTH ASSOCIATES,	MR HK PARMAR,MR. ALPESH H PARMAR

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4799	CRA/52/2019	18/09/2019	ABDUL HAKK ALIAS BABU NURMOHAMMADBHAI MISTR,	MR MANISH S SHAH	MISTRI M SABIRHUSSAIN ANVARHUSSAIN,MISTRI M SAKIRHUSSAIN ANVARHUSSAIN,HAJI IMAMUDDIN NURMOHAMMADBHAI MISTRI,A SALAMBHAI NURMOHAMMADBHAI MISTRI,M IKBALBHAI NURMOHAMMADBHAI MISTRI,SATVA INFRAFONE	NOTICE SERVED BY DS,MR NIKUL K SONI
4800	CRA/54/2019	12/02/2019	NILESH BALDEVBHAI PATEL,VIPULBHAI BALDEVBAI PATEL,RANJANBEN BALDEVBHAI PATEL,SUGHNABEN BALDEVBHAI PATEL	SIDDHARTH R KHESKANI	BHIKHABHAI NARANBHAI PATEL,JITENDRABHAI NARANBHAI PATEL,DINESHBHAI NARANBHAI PATEL	MS.AKSHITABA SOLANKI
4801	CRA/57/2019	22/08/2019	EVEREST CANTO CYLINDER LTD THRU KISHOR KASHIRAM THACKER,	MR VISHAL C MEHTA	JALUBHA HATHISANGJI AAMAR,YOGESH FAKIRCHAND BANSAL,PURIBA HETUBHA JADEJA,BHARATSINH HETUBHA JADEJA,DEVENDRASINH HETUBHA JADEJA,SNF FLOPAM INDIA PVT LTD THRU MANAGIND DIRECTOR SHITAL BAPU KHOT	NOTICE SERVED,MR SAVAN N PANDYA,MR JINESH H KAPADIA
4802	CRA/60/2019	29/01/2020	HAROON ABDUL GAFFAR MEMAN,	MR SP MAJMUDAR	IBRAHIMBHAI HAJIBHAI MANSURI,ISMAILBHAI HAJIBHAI MANSURI,NEW HEAVEN ASSOCIATES ERSTWHILE PARTNERSHIP FIRM,IQBAL HAJIBHAI MANSURI	NOTICE SERVED,MR AMRISH K PANDYA
4803	CRA/69/2019	25/02/2019	DALCHAND @ DALICHANDBHAI LOBACHIBHAI KHATRI(KEROSENEWALA),	(MR NIKHIL S KARIEL)	RAMNIKBHAI PRAGJIBHAI SENJALIA,	
4804	CRA/70/2019	21/10/2019	HITESHBHAI PRABHUDAS PRAJAPATI,ASHISHBHAI PRABHUDAS PRAJAPATI	BHARATKUMAR A DESAI	L/H OF MALABHAI KHODABHAI PARMAR RAMESHBHAI MALABHAI PARMAR,VALJIBHAI KHODABHAI PARMAR	,MR SATYAM Y CHHAYA,JIGESH K SHAH
4805	CRA/74/2019	15/07/2019	RAMBHAI BHIKHABHAI LAKHNOTRA,	MR RATHIN P RAVAL	ULTRATECH CEMENT COMPANY LIMITED,	SINGHI & CO
4806	CRA/89/2019	15/03/2019	VASAVA MITHABHAI DALSUKHBHAI,VASAVA MANOJBHAI MITHABHAI	MR M D RAHEVAR	VASAVA RAMESHBHAI BHAILALBHAI,VASAVA KALIAS BHAILALBHAI	
4807	CRA/90/2019	15/03/2019	VASAVA MITHABHAI DALSUKHBHAI,VASAVA MANOJBHAI MITHABHAI	HCLS COMMITTEE,MR M D RAHEVAR	VASAVA NIRABEN RANCHHODBAHI,VASAVA URMILABEN RANCHHODBHAI	
4808	CRA/94/2019	12/06/2020	KUSUM DEVI TIBREWAL,SAURAV ASHOK TIBREWAL,ANJUDEVI AGARWAL,RACHNA AGARWAL,MANISHA AGARWAL,RAMBILASH AGARWAL	THAKKAR AND PAHWA ADVOCATES	VIKAS PODDAR,ANAND PODDAR,PRABHAKAR PROCESSOR PRIVATE LIMITED,ASHOK TIBREWAL,RAKESH AGARWAL,MUKESH AGARWAL,RISHI NIDHU TRADELINK PRIVATE LIMITD,NAVPAD FABRICS PRIVATE LIMITED,BHASKAR SILK MILLS PRIVATE LIMITED	,RULE SERVED,MR DHAVAL SHAH,MR. S S IYER
4809	CRA/96/2019	30/07/2019	THE PEOPLE EDUCATION SOCIETY THRU BALABEN RAMJIBHAI THACKER,	MR AR THACKER	HARIJAN PUNJA JAKHU CHAVAD THRU POA RAJESH B PANDYA,TALATI CUM MANTRI BHUJ SIM,MAMLATDAR BHUJ	NOTICE SERVED BY DS,MR PRATIK Y JASANI
4810	CRA/106/2019	01/07/2019	SIMON WILLIAM KHRISTI,	MR HEMANT MAKWANA	XXXXXXXXXXX,	
4811	CRA/107/2019	26/03/2019	AFRIDI NAZRIKHAN USMANKHAN,	MR. HEMAL SHAH	HIREN PRAVINKUMAR GANATARA,	
4812	CRA/108/2019	06/05/2019	SONAL UDIT PATEL,TOLLY JOY ARIHANT XEROX,KETANBHAI CHANDRAKANT BABULAL SHAH(PARTNER OF TOLLY JOY ARIHANT XEROX)	MR YOGEN N PANDYA,MR. ZALAK B PIPALIA	SARANGPUR COOPERATIVE BANK LTD,	MR ISHAN MIHIR PATEL

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4813	CRA/113/2019	22/07/2019	VIKRAMBAHI VASANTKUMAR SHAH,BIPINBHAI VASANTKUMAR SHAH,KOKILABEN VASANTKUMAR SHAH THRU POA NIRAV SHAILESHBHAI PATEL	MR ASHOK N PARMAR,MR. HARIVADAN MISHRA	SUSHILABEN BABUBHAI @BHIKHABHAI,VIRENDRABHAI BABUBAHI @ BHIKHABHAI,LATABEN BABUBHAI @ BHIKHABHAI,DIPIKABEN BABUBHAI @ BHIKHABHAI,BHARTIBEN BABUBAHI @ BHIKHABHAI,BHADRIK BABUBHAI @ BHIKHABAHI,YATINDRABAHI BABUBAHI @BHIKHABHAI,DECEASED KAMINIBEN D/O BABUBHAI @ BHIKHABHAI,KRUNAL PRAFULBAHI,HARDIK PRAFULBHAI	,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR MRUGEN K PUROHIT
4814	CRA/115/2019	14/02/2020	AHEMAD HUSAIN MIRSABMIYA SAIYAD,	MR KEYUR A VYAS	SHANKARLAL CHHAGANLAL MAKWANA,	PARTY IN PERSON
4815	CRA/117/2019	11/04/2019	BHAILALBHAI DAHYABHAI PRAJAPATI,	MR KEYUR A VYAS,HCLS COMMITTEE	DILIPBHAI SHAMALDAS PARIKH,	
4816	CRA/119/2019	24/06/2019	CHANDRAKANTBHAI KANJIBHAI MARATHA,	DHRUVIK K PATEL	DILIPKUMAR BHAGUBHAI PATEL,AJAYKUMAR BHAGUBHAI PATEL	
4817	CRA/120/2019	05/04/2019	HAREKRUSHNA INFRASTRUCTURE THRU PARTNER,RITESH DILIPBHAI KOTAK,GHANSHYAMBHAI CHOTALAL THAKKAR	,MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	DAHYALAL KESHAVLAL PANCHAL,YOGESH KESHAVLAL PANCHAL,JASHUMATI DAHYALAL PANCHAL,BIPINCHANDRA DAHYALAL PANCHAL,RAMESHKUMAR ISHWARLAL THAKKAR,GHANSHYAMBHAI BHOLIDAS PATEL,DHULABHAI URF DHIRUBHAI KALIDAS PATEL,SHREE HARI ENTERPIRESES THRU ITS PARTNER,RITESH DILIPBHAI KOTAK,RAMESHBHAI ISHWARLAL SACHDEV,STATE BANK OF INDIA,PRATIK GOVINDBHAI PATEL,JASHODABEN GOVINDBAHI PATEL,PRAVIN SAVAD,DEVKI SAVAD,STATE BANK OF INDIA,HRADYANATH K VASEKAR,GHANSHYAMBHAI CHOTALAL THAKKAR,BHOGILAL T PATEL,PARESH BALCHANDBHAI KOTHARI,MANJUDEVI P SHARMA,CHATARAM K DESAI	,MR DIPAN DESAI
4818	CRA/125/2019	08/04/2019	STATE OF GUJARAT,CHARITY COMMISSONER	GOVERNMENT PLEADER	TRUST OF RADHARAMAN DEV TEMPLE ALIAS SWAMINARAYN MANDIR TRUST THRU CHAIRMAN,DAYALAL GOKALDAS GOTECHA,VANMALIDAS MANILAL KANABAR,SHANTILAL KANJIBHAI RATANPARA	,MR DIGANT M POPAT
4819	CRA/126/2019	04/04/2019	PRAMODRAY KRUSHNARAY PANDYA,	MR BN LIMBACHIA,NISHITH K JOSHI	SURESHCHANDRA JIVANDAS MAVANI,SANDHYABEN SURESHCHANDRA MAVANI	
4820	CRA/130/2019	15/04/2019	DARSHAN NIRANJANKUMAR BRAHAMBHATT,	MR VASANTS SHAH	JYOTI DARSHANKUMAR BRAHAMBHATT,	MR HRIDAY BUCH
4821	CRA/133/2019	30/09/2019	RAVI @ DHARMENDRA BINDUBHAI BRAHMBHATT,	NATASHA SUTARIA	ANSHUBEN MOHANBHAI JAISHAL,	PARTY IN PERSON

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4822	CRA/134/2019	19/06/2019	DUNGARSINH BHAARATSINH DEVDA,RAJUSING SAVAISING SODHA	MR. PANAM C SONI	HEIRS OF DECEASED RABARI NILABHAI BHIKHABHAI,RABARI VAHJIBHAI BHIKHABHAI,RABARI JORABHAI BHIKHABHAI,RABARI MAFABHAI MASHRUBHAI,RABARI KARSHANBHAI MASHRUBHAI,RABARI KALUBHAI MASHRUBHAI,HARIJAN BABUBHAI JOGABHAI,SABIRKHAN HYATKHAN SIPAI,AKBARKHAN HYATKHAN SIPAI,MEMUDABEN HAYATKHAN SIPAI,JETUNBEN CHHELKHAN SIPAI,MAHMADYASIN CHHELKHAN SIPAI,ISUFKHAN CHHELKHAN SIPAI,NURMAHAMAD CHELKHAN SIPAI,KHERUNBEN CHELKHAN SIPAI,RABARI SHANTABEN NILABHAI,RABARI DINESHBHAI NILABHAI,RABARI BHAVNABEN NILABAHI,RABARI KAMLESHBAHI NILABHAI,RABARI LADUBEN W/O NILABHAI BHIKHABHAI	
4823	CRA/136/2019	18/06/2019	EMRALD CO OPERATIVE HOUSING SOCIETY LTD,	MR JIGAR M PATEL	DECD. GULAMKADAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAM AHMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,GULAM MAHAMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,DECD. HASAMBHAI S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,HUSAINBHAI S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,VASIM AHMAD S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,MOHAMAD SADIK S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,DECD. GULAMJAFAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAMHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,AHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,MAHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,(DELETED) ANVARHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,ZAKIR HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,DECD. IKBAL HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,NURJAHABIBI WD/O IQBALHUSAIN GULAMJAFAR,NAUMANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,ADNANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,(DELETED) LALBIBI D/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU, (DELETED) JAVANJI SURSANGJI THAKOR,(DELETED) BADARJI SHANAJI THAKOR,(DELETED) BABUJI VIRSANGJI THAKOR,(DELETED) MANGUBEN AATAJI THAKOR	,NOTICE NOT RECD BACK,MR TEJAS S TRIVEDI

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4824	CRA/137/2019	18/06/2019	EMRALD CO OPERATIVE HOUSING SOCIETY LTD,	MR JIGAR M PATEL	DECD. GULAMKADAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAM AHMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,GULAM MAHAMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,DECD. HASAMBHAI S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,HUSAINBHAI S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,VASIM AHMAD S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,MOHAMAD SADIK S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,DECD. GULAMJAFAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAMHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,AHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,MAHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,ANVARHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR(DELETED),ZAKIR HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,DECD. IKBAL HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,NURJAHABIBI WD/O IQBALHUSAIN GULAMJAFAR,NAUMANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,ADNANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,LALBIBI D/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU(DELETED),JAVANJI SURSANGJI THAKOR (DELETED),BADARJI SHANAJI THAKOR (DELETED),BABUJI VIRSANGJI THAKOR (DELETED),MANGUBEN AATAJI THAKOR (DELETED)	,NOTICE NOT RECD BACK,MR TEJAS S TRIVEDI

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4825	CRA/138/2019	18/06/2019	EMRALD CO OPERATIVE HOUSING SOCIETY LTD,	MR JIGAR M PATEL	DECD. GULAMKADAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAM AHMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,GULAM MAHAMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,DECD. HASAMBHAI S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,HUSAINBHAI S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,VASIM AHMAD S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,MOHAMAD SADIK S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,DECD. GULAMJAFAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAMHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,AHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,MAHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,ANVARHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR(DELETED)AS PER HONBLE COURTS ORDER DTD 16042018,ZAKIR HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,DECD. IKBAL HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,NURJAHABIBI WD/O IQBALHUSAIN GULAMJAFAR,NAUMANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,ADNANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,LALBIBI D/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU(DELETED)AS PER HONBLE COURTS ORDER DTD 16042018,JAVANJI SURSANGJI THAKOR(DELETED)AS PER HONBLE COURTS ORDER DTD 16042018,BADARJI SHANAJI THAKOR(DELETED)AS PER HONBLE COURTS ORDER DTD 16042018,BABUJI VIRSANGJI THAKOR(DELETED)AS PER HONBLE COURTS ORDER DTD 16042018,MANGUBEN AATAJI THAKOR(DELETED)AS PER HONBLE COURTS ORDER DTD 16042018	,NOTICE NOT RECD BACK,MR TEJAS S TRIVEDI

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4826	CRA/139/2019	18/06/2019	EMRALD CO OPERATIVE HOUSING SOCIETY LTD,	MR JIGAR M PATEL	DECD. GULAMKADAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAM AHMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,GULAM MAHAMAD S/O GULAMKADAR GULAMHUSAIN ABDULKADAR,DECD. HASAMBHAI S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,HUSAINBHAI S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,VASIM AHMAD S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,MOHAMAD SADIK S/O HASAMBHAI GULAMHUSAIN ABDULKADAR,DECD. GULAMJAFAR S/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU,GULAMHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,AHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,MAHMADHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,(DELETED) ANVARHUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,ZAKIR HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,DECD. IKBAL HUSAIN S/O GULAMJAFAR GULAMHUSAIN ABDULKAR,NURJAHABIBI WD/O IQBALHUSAIN GULAMJAFAR,NAUMANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,ADNANHUSAIN S/O IQBALHUSAIN GULAMJAFAR,(DELETED) LALBIBI D/O GULAM HUSAIN ABDULKADAR AND BAI SHAKARBU, (DELETED) JAVANJI SURSANGJI THAKOR,(DELETED) BADARJI SHANAJI THAKOR,(DELETED) BABUJI VIRSANGJI THAKOR,(DELETED) MANGUBEN AATAJI THAKOR	,NOTICE NOT RECD BACK,MR TEJAS S TRIVEDI
4827	CRA/141/2019	24/04/2019	SHAKARABHAI KACHARBHAI PRAJAPATI,RAJENDRAKUMAR @ RAJESHBHAI SHAKARBHAI PRAJAPATI	MR JIGAR P RAVAL	TARUNBHAI SHANTRAMBHAI,GAURAVBHAI SHANTRAMBHAI,MRUNALBHAI SHANTRAMBHAI,CHAMPABEN SHAKARABAHI PRAJAPATI,CHANDRIKABEN SHAKARABHAI PRAJAPATI,JYOTSANABEN SHAKARABAHI PRAJAPTI,SANGITABEN SHAKARABHAI PRAJAPTI,MANOJBHAI SHAKARABHAI PRAJAPATI	,MS TRUSHA K PATEL
4828	CRA/142/2019	24/04/2019	CHAMPABEN SHAKARABHAI KACHARABHAI PRAJAPATI,MANOJBHAI SHAKARABHAI PRAJAPATI	MR JIGAR P RAVAL	TARUNBHAI SHANTRAMBHAI,GAURAVBHAI SHANTRAMBHAI,MRUNALBHAI SHANTARAMBHAI,SHAKARABHAI KACHARABHAI PRAJAPATI,RAJENDRAKUMAR @ RAJESHBHAI SHAKARABHAI PRAJAPATI,CHANDRIKABEN SHAKARABHAI PRAJAPATI,JYOTSNABEN SHAKARABHAI PRAJAPATI,SANGITABEN SHAKARABHAI PRAJAPATI	,MS TRUSHA K PATEL
4829	CRA/143/2019	16/07/2019	PANDYA NAITIK SHAILESHKUMAR,	MR PUNAM G GADHVI,VAISHALI J SHAH	PUSHPABEN SELVARAJ MUDLIYAR,MUDLIYAR PALRAJ SELVARAJ	NOTICE SERVED BY DS
4830	CRA/147/2019	01/07/2019	KETAN ANAND INDREKAR S/O BABUBHAI INDREKAR,	MR BHARAT JANI	VISHAKHABEN W/O HARISHBHAI ISHWARLAL,	MR DHAVAL D VYAS
4831	CRA/149/2019	16/01/2020	SHREE MALARA GROUP MK SHIPPING AND ALLIED SERVICES THRU SHRI ASHISHBHAI JOSHI,	NIKITA S BAROT,SANSKRUTI R SHUKLA	ASHWINBHAI HARILAL PADHARIYA,MOHANBHAI DAYARAMBHAI SORATHIYA	RULE SERVED,MR HARDIK H DAVE,KUNAL M DAVE

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4832	CRA/150/2019	29/11/2019	LEGAL HEIRS OF DECEASED DAYABEN CHHOTALAL MEHTA,BHARTKUMAR CHHOTALAL MEHTA,BHARATKUMAR CHHOTALLA MEHTA	MR BS NILAK,Ms. DIXA U PANDYA	SANTRAM MANDIR TRUST,	MR HARSHADRAY A DAVE
4833	CRA/151/2019	15/04/2019	GORDHANBAHI HIRABHAI THAKOR PARTNER OF KAUSHIK CHEMICLA,	MR VISHAL C MEHTA	JITENDRABHAI DASHRATHBAHI PATEL,MANUBHAI UKABHAI PARTNER OF KAUSHIK CHEMICALS	,MR MA PAREKH
4834	CRA/152/2019	04/10/2019	YAKUBBHAI MAHMMADBHAI KASAMJI,	MR SP MAJMUDAR	FATMABEN D/O ADAMJI MAHMMAD SEDAT AND W/O SULEMAN SEDAT,TAHERABEN D/O ADAMJI MAHMMAD SEDAT AND W/O ABDUL ISMAIL MULLA,ISHAP @ YUSUFBHAI MAHAMMADBHAI SEDAT,BAI MOMIN D/O MAHAMMADBHAI KASAMJI SEDAT, W/O SULEMAN BANVA,MARIYAM WD/O ISHAQ MAHAMMAD,FIROZA D/O ISHAQ MAHAMMAD, W/O HAIDER VARIYAVA,FARIDA D/O ISHAK MAHAMMAD ,W/O AHMAD ISHAK,MAHAMMAD ISHAK SEDAT,MINOR AASIF KASAM ISHAQ MAHAMMAD SEDAT,MINOR AKRAM KASAM ISHAK MAHAMMAD SEDAT,AIYUB MAHMMADBHAI PATHAN,AIYUB HUSSAINBHAI PATHAN,ZAHIDABEGAM WD/O MUHAMMAD SAAD RASHID AJMERI,DR. MUHAMMAD ISAAD MUHAMMD SAAD RASHID AJMERI,MUHAMMAD SHARIK SAAD MUHAMMAD RASHID AJMERI,MUHAMMAD MUSAID MUHAMMAD SAAD RASHID AJMERI,TALAT D/O MUHAMMAD SAAD RASHID AJMERI,W/O SALMAN SALIM KASHMINI,AASMA D/O MUHAMMAD SAAD RASHID AJMERI AND W/O NASHIR SAEED KUDSINI,FAYEZA D/O MUHAMMAD SAAD RASHID AJMERI AND W/O SALMAN FAIZEE,JUVERIYA D/O MUHAMMAD SAAD RASHID AJMERI ANDW/O AAMIR MEHMUDALI SAIYED	NOTICE SERVED,MR PUSHPADATTA VYAS
4835	CRA/225/2019	30/09/2019	VIJAYSINH RAMKISHORSINH RATHOD,RAMKISHORSINH RAMNATH RATHOD	MR. DIVYANG A RAMANI	JYOTI VIJAYSINH RAJPUT,	MR ADIL R MIRZA
4836	CRA/226/2019	10/07/2019	LEGAL HEIRS OF AGARSING HARSANGSING CHAUHAN AASUBEN AGARSING,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4837	CRA/227/2019	24/10/2019	SAMIR JITENDRA PATEL,	MR.HEMANG H PARIKH	SHOBHANABEN SATYENDRABAHI SHAH,KINJAL RIDHAM SHAH,KALGI MANOJ PANDYA,ALKABEN MANOJBAHI PANDYA,MANOJBHAI PANDYA,ASHISH PATEL,LAXMANBHAI CHAUDHARY	RULE SERVED,MR TARAK DAMANI
4838	CRA/228/2019	10/07/2019	CHAUHAN SHARDABEN WD/O JAGATSINH,CHAUHAN RANJITSINH VALSINH	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	NOTICE SERVED
4839	CRA/229/2019	10/07/2019	CHAUHAN KAPUBEN WD/O MANSINH,CHAUHAN DALPATSINH PUNJAJI	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	,NOTICE SERVED
4840	CRA/230/2019	10/07/2019	CHAUHAN JUJABEN TAKHATSING,CHAUHAN RAGUSING TAKHATSING	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	NOTICE SERVED
4841	CRA/231/2019	24/10/2019	ASHISHBHAI KIRANBHAI PATEL,LAXMANBHAI CHAUDHARY	MR.HEMANG H PARIKH	SHOBHANABEN SATYENDRABAHI SHAH,KINJAL RIDHAM SHAH,KALGI MANOJ PANDYA,ALKABEN MANOJBAHI PANDYA,MANOJBHAI PANDYA,SAMIRBHAI PATEL	RULE SERVED,MR TARAK DAMANI
4842	CRA/232/2019	10/07/2019	MADHABHAI GANESHBHAI DARJI,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4843	CRA/233/2019	10/07/2019	CHAUHAN SAMJUBA WD/O HUJSINH,CHAUHAN RANJITSINH HUJSINH	,MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	NOTICE SERVED
4844	CRA/234/2019	10/07/2019	CHAUHAN KESHABEN WD/O DALPUSINH,CHAUHAN ARVINDSINH S/O DALPUSINH	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED

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4845	CRA/235/2019	24/10/2019	KALGI MANOJ PANDYA,ALKABEN MANOJBAHI PANDYA,MANOJBHAI MANHARLAL PANDYA	MR.HEMANG H PARIKH	SHOBHANABEN SATYENDRABAHI SHAH,KINJAL RIDHAM SHAH,ASHISHBHAI PATEL,LAXMANBAHI CHAUDHARY,SAMIRBHAI JITENDRA PATEL	RULE NOT RECD BACK,MR TARAK DAMANI
4846	CRA/236/2019	10/07/2019	LEGAL HEIRS OF RANCHHODSING SAVDHANSING GADHIYA CHAUHAN UDESINH RANCHHODSINH,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4847	CRA/237/2019	10/07/2019	CHAUHAN SHARDABEN WD/O JAGATSINH,CHAUHAN BALVANTSINH JAGATSINH	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4848	CRA/238/2019	10/07/2019	CHAUHAN JAGATSINH DIPSINH,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4849	CRA/239/2019	10/07/2019	CHAUHAN JUJABEN TAKHATSING,CHAUHAN RAGUSING TAKHATSING	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4850	CRA/240/2019	10/07/2019	LEGAL HEIRS OF SHIVSING GAMANSING GADHIYA CHAUHAN KAMUBEN SHIVSING,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	NOTICE SERVED
4851	CRA/241/2019	10/07/2019	CHAUHAN SHANTABEN WD/O VALSANG,CHAUHAN RANJITSING VALSANG	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4852	CRA/242/2019	10/07/2019	LEGAL HEIRS OF SHIVSING GAMANSING GADHIYA CHAUHAN KAMUBEN SHIVSING,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4853	CRA/243/2019	10/07/2019	LEGAL HERIS OF KODARSING NARSING GADHIYA CHAUHAN BALUSINH KODARSINH,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4854	CRA/244/2019	10/07/2019	LEGAL HERIS OF KODARSING NARSING GADHIYA CHAUHAN BALUSINH KODARSINH,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4855	CRA/245/2019	10/07/2019	CHAUHAN SOMSINH JRANCHHODSINGH,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4856	CRA/246/2019	10/07/2019	LEGAL HEIRS OF VADANSINH RANCHHODSINH GADHIYA CHAUHAN RAJUSINH VADANSINH,	MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4857	CRA/251/2019	18/06/2019	SHARMISTHABEN SURESHCHANDRA SHAH,DIPTIBEN SURESHCHANDRA SHAH,SHAILESHKUMAR SURESHCHANDRA SHAH,MANISHABEN SURESHCHANDRA SHAH	MR DHRUV K DAVE	SHANKUNTALABEN CHUNIBHAI PATEL,	
4858	CRA/252/2019	02/03/2020	LEGAL HEIR OF INDERSINGH GURASING SATBIRSINGH SURJITSINGH TUTEJA,SATBIRSINGH SURJITSINGH TUTEJA,SK ELECTRONICS	,MR VISHAL T. PATEL	KABIRSAHEB MANDIR KHADIYA AHMEDABAD TRUST THRU ITS TRUSTEE MAHANTH,MAHANT SHRI GOKULDAS GURURATANSINGH,RASIKBHAI BUDHABHAI DARJI,KANJUBHAI BHAIJIBHAI RATHOD,SAKRABAHI VIRJIBHAI BOLAT,GHANSHYAMBHAI SURJIBHAI NINAMA,MANUBHAI MADHAVLAL PANCHAL,SATWANTSINGH GURASING	,DHRUVIK K PATEL
4859	CRA/253/2019	12/06/2019	JOGENDRASINGH SARARSING SANDHU,	HIRAK P GANGULY,HARSHIT R PUROHIT,JAYESH B CHAUDHARY	RAJENDRASINH ARJUNSINH CHAUHAN,JAYDEV ARJUNSINH CHAUHAN,JYOTSANABEN ARJUNSINH CHAUHAN	
4860	CRA/254/2019	03/05/2019	KRUPA ARIHANT TRADERS OWNER RONAK RAJENDRAKUMAR GANDHI,	MR.HARDIK B SHAH	RUKEIYA MOHAMMADBHAI AJEMARI,GAUTAM TRADER PARTNERSHIP FIRM	
4861	CRA/260/2019	24/10/2019	VIJAY NAVNITLAL SHAH,	DEVANGI B SOLANKI,H P BAXI	AMICHAND BHAGWANJIBHAI HINDOCHA,	SERVED BY RPAD (N)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	MATTER NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
4862	CRA/261/2019	02/08/2019	L/HOF DECESED VANMALIDAS JADAVBHAI RANGANI CHANDUBHAI VANMALIDAS RANGANI,	MR KISHOR PRAJAPATI	SARVAIYA CHANDRASINH HEMANTSINH,SAREVAIYA VIRENDRASINH MULRAJSINH,SARVAIYA PRADUMANSINH MULRAJSINH,SARVAIYA KRUSHNDEVSINH MULRAJSINH,SARVAIYA RAJENDRASINH HEMANTSINH,SARVAIYA NANDKUVARBA KESHUBHA,SARVAIYA MAHENDRASINH PARAKRAMSINH,SARVAIYA BHAGIRATHSINH PARAKRAMSINH,SARVAIYA VASANTKUVABA BALVANTSINH,LEGAL HEIR S OF OF GADA LAKSHIR SAVA,MANSINHBHAI LAKHDHIRBHAI GADA,VALSHIBHAI LAKHDHIRBHAI GADA,RAISINHBHAI LAKHDHIRBHAI GADA,JAGSINHBHAI LAKHDHIBHAI GADA,HANSABEN NAVINCHANDRA SHAH,SAROJBEN HASMUKHRAI,SHAH JAISUKHBHAI DHANAJIBHAI,PRABTANI PRAFULKUMAR GUNVANTRAI,PRABATANI RASHMINKUMAR GUNVANTRAY,PRABATANI SAHDEV GUNVANTRAI,PRABTANI DHAVAL GUNVANTRAI,KHIMARAJ RIDAMMALAJI KANUGO,VAGHELA RAMSESHBHAI PRATAPJIBHAI,BHARODIYA KAMLESHBHAI RAMJIBHAI,HIRALAL CHHOGALALJI BHANSALI,PARMAR MUKESHKUMAR AMRUTLAL,PARMAR MITTHUSINH SAMRATSINH,DALICHAND UMEDMALDI BHANSALI,DOSHI MEENA DILIPBHAI,GORAKHCHAND MISHARIMALJI SANDHAVI,DOSHI DILIPBHAI HIRALAL,VYAS NEETABEN DHARMANEDRABHAI,CHUNILAL DHAMANDIRAMJI CHANDAN,VYAS DHARMENDRABHAI MAYASHNKAR,JADEJA BHIKSHABA INDRAVIJAYSINH,SHANTILAL MISHARMIMALJI SANDHAVI,SHETH PARESHBHAI NANDLAL,DHAVALCHAND CHHAGANLALJI KANUGO,SOMPURA DILIPBHAI KIRANBHAI,BABULAL DALICHAND SANDHAVI,SHAH JAYESHBHAI PRATAPCHAND,BABULAL PARASMALJI BOHARA,SHAH DINESHBHAI PRATAPCHAND,KOTHARI JAYDEEP MAHENDRABHAI,MUKESHKUMAR JIVANRAJJI BHANDARI,SHAH NIPUN RASIKLAL,SUMERMAL TILAJI MONOT,SHAH AMITA NIPUN,HASTIMAL VACHHRAJJI BOTHARA,SOMPURA ASHOK @ KIRANBHAI BALVANTRAI,SOMPURA NIKHIL KIRANBHAI,SHRI HANDECH NAGAR JAIN SANDH TRUST,SHETH MITALBEN BHARATKUMAR,AJMERA PRADIPKUMAR HARKISHANDAS,AJMERA DEENABEN PRADIPKUMAR,HIRALAL CHHOGALALJI BHANSALI,AJMERA NILESHKUMAR HARKISHANDAS,JAIN LATABEN MANOJKUMAR,CHUNILAL DUDAJI DOSHI,JAIN MANOJKUMAR WADILAL,HARSH HAJMALJI JAIN,DHIRUBHAI NATHALAL LAVADIYA,MADHUBEN AMITBHAI SHAH,HEENABEN RAMESHBHAI LAPASIYA,PUKHRAJ LAKHAJI ANGARA,partners of MAHAVIR DEVELOPERS,CHUNILAL KISHANLALJI BHANSALI,SANJAYBHAI BHAGUBHAI PATANI,SIMRATHMAL KANAKRAJI DOSHI,BHARATBHAI ODHAVAJIBHAI SONI,DULICHAND SARDARMALJI MAHETA,RAJESH HARSHADRAI SATIKUVARBA,PARASMAL MANMALJI MAHETA,BHALRAJ BHURCHANDJI VIRVADIYA,HAJARAIMALJI LADHAJI SHAH,KALUCHANDJI CHHAGANJI SHAH,PRABHULAL DHARMAJI JAIN,DAYALAL HAJARILAL SHAH,JAYNTIBHAI SOJPAL CHANDARIYA,COLLECTOR,MAMLATDAR,JAGRAJ HANJARIMALJI JAIN,SHREE BROTHER SISTER JAIN RELIGIOUS TRUST PALITANA,SHANTILAL HEAMJI VEPAR,DHISULAL DEVICHAND SURANA,KEHSRIMAL	,NOTICE SERVED BY DS, (MR PARESH M DARJI),MR. NEHAL N SHAH,NISARG H VYAS

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4863	CRA/274/2019	11/06/2019	HARJIBHAI NARANBHAI PARMAR,MANUBHAI NARANBHAI PARMAR,HAMIRBHAI NARANBHAI PARMAR,PITAMBER NARANBHAI PARMAR,PARSOTTAM NARANBHAI PARMAR	DHRUVIK K PATEL	LAXMIBEN ARJANBHAI,HIRABHAI ARJANBHAI,JIVANBHAI ARJANBHAI,ALIJIBHAI ARJANBHAI	
4864	CRA/275/2019	11/06/2019	HARJIBHAI NARANBHAI PARMAR,MANUBHAI NARANBHAI PARMAR,HAMIRBHAI NARANBHAI PARMAR,PITAMBER NARANBHAI PARMAR,PARSOTTAM NARANBHAI PARMAR	DHRUVIK K PATEL	ARJANBHAI TALSHIBHAI DODIYA,	
4865	CRA/276/2019	21/05/2019	BHUJ MERCANTILE COOPERATIVE BANK LTD,BHUJ MERCANTILE CO OPERATIVE BANK LTD.,BNCB (GANDHIDHAM) HONORS ASSOCIATION,MORABIA INVESTMENT PVT. LTD.,MORABIA AND CO.	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO INDUSTRIES THRU. PARTNER VINODBHAI MULJIBHAI BRAHMBHATT,ARVISHBHAI MULJIBHAI BRAHMBHATT,ARVISH MOTORS THRU. PARTNER VINODBHAI MULJIBHAI BRAHMBHATT,ARVISHBHAI MULJIBHAI BRAHMBHATT	
4866	CRA/277/2019	21/05/2019	BHUJ MERCANTILE COOPERATIVEANK LT,BHUJ MERCANTILE COOPERATIVE BANK LTD,BNCP GANDHIDHAM HONORS ASSOCIATION,MORABIA INVESTMENT PVT LTD,MORABIA AND CO	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO,ARVISHBHIA MULJIBHAI BRAHMBHATT,ARVISH AUTO INDUSTRIES,ARVISHBHIA MULJIBHAI BRAHMBHATT	
4867	CRA/278/2019	27/06/2019	HEIRS OF DECEASED BALCHANDBHAI LABHIDAS PATEL,SHANTABEN BALCHANDBHAI PATEL,ASHOKBHAI BALCHANDBAHI PATEL	MR PREMAL R JOSHI	INDRASING MEVARAM,AMARSING MEVARAM,UDAYSING MEVARAM,VISHNUSING MEVARAM,BHIMSINH MEVARAM	
4868	CRA/281/2019	12/06/2019	EVEREST INDUSTRIES THRU PARTNER RAJENDABHAI MAHENDRABHAI DAVE,RAJENDRABHAI MAHENDRABHAI DAVE,LATE MADHUBEN MAHENDRABHAI DAVE (EXPIRED ON 10.11.2013) THROUGH UMIT RAJENDRABHAI DAVE(NEW PARTNER)	MR DHARMESH V SHAH	STATE OF GUJARAT,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THROUGH CHIEF OFFICER,GHANSHYAM WOODS WORKS THROUGH OWNER, SUDHABEN RASIKLAL PATEL	
4869	CRA/282/2019	14/08/2019	BHANUBAHI SAVJIBHAI BHARBHIDIYA,HEMUBHAI SAVJIBHAI BHARBHIDIYA	MR NK MAJMUDAR	MAJUBEN KALUBHAI,DEVABAHI ALIAS RAJUBHAI KALUBHAI,KAILASHBEN ARVINDBHAI,BALWANTBHAI ARVINDBHAI	
4870	CRA/289/2019	15/07/2019	HARSHIKABEN SHASHIKANTBHAI PATEL D/O SHANTILAL PATEL THRU POA RAJENDRAKMAR J BAROT,	MR SATYAM Y CHHAYA	BHAVIN SHASHIKANT PATEL,BHUMIBEN SHASIKANT PATEL	NANAVATI & NANAVATI
4871	CRA/294/2019	20/06/2019	ISMAILSHA ABDULSHA FAKIR,	MR YUSUFKHAN PATHAN	AHMEDABAD MUNICIPAL CORPORATION,TRANSPORT MANAGER	,MR HS MUNSHAW
4872	CRA/301/2019	01/10/2019	TALATI-CUM-MANTRI,	MR HARDIK H DAVE,MR. SAHIL M SHAH	GIRISHKUMAR S/O VITTHALBHAI DONGRA,DELVADA GRAM PANCHAYAT	
4873	CRA/303/2019	04/07/2019	L/H OF PRAJAPATI RAMESHKUMAR BHAGWANDAS,PRAJAPATI PRITSHKUMAR RAMESHBHAI,PRAJAPATI POONAMBEN RAMESHBHAI	MS DIMPLE A THAKER	THAKORE JUGAJI MALAJI,	
4874	CRA/304/2019	02/07/2019	L/H OF DECEASED DHULABHAI RAIJIBHAI BHARWAD AND L/H OF DECEASED NANIBEN DHULABHAI BHARWAD,JAYANTIBAHI DHULABHAI BHARWAD,NAKUBHAI DHULABHAI BHARWAD,GOKABHAI DHULABHAI BHARWAD,KANKUBEN DHULABHAI BHARWAD WIFE OF MOHANBHAI	MR KARTIK I SONI	MATAMBHAI JAKSHIBHAI BHARWAD,NARESH BABUBHAI SHARMA,SUB REGISTRAR NAROL,GOVERMENT OF GUJARAT	,A R KADRI
4875	CRA/307/2019	12/10/2020	BHANUBEN SHYAMJIBHAI PATEL,	MR JINESH H KAPADIA	L/H OF RATHOD SHANTABEN PUJAJI,PATEL RADHESHYAM CHHAGANBHAI,KAKUBEN PUJAJI RATHOD SINCE DECD THROUGH LH,BALUBEN PUJAJI RATHOD,JASIBEN PUJAJI RATHOD,SAJJANBEN PUJAJI RATHOD,KALUSINH RUMALSINH SOLANKI,SAMUBEN RUMALSINH SOLANKI,AASHABEN RUMALSINH SOLANKI,SHRAVANJI MANSANGJI RATHOD,JIVAJI MANSANGJI RATHOD,RAJIYANABEN MANSANGJI RATHOD	,NOTICE SERVED,HCLS COMMITTEE,MR HARDIK H DAVE
4876	CRA/342/2019	17/01/2020	PATEL MOTILAL BHAICHAND SANSKAR GRUH,PUBLIC CHARITABLE TRUST RATILAL PATEL HALL,SUHASHBHAI ARVINDBHAI SAHEBA,SHAILESHBHAI ARVINDBHAI SAHEBA,NITINBHAI SHANTILAL PATEL,MAYURBHAI GOVINDBHAI PATEL	DEV D PATEL	RANCHHODBHAI TEJABHAI BHARVAD,	MR GK RATHOD,ANURADHA G RATHOD

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4877	CRA/343/2019	26/12/2019	RAJHANS INFRANCON (INDIA) PVT LTD,	MR AB MUNSHI	SANTOSH RAMESHBHAI RATHOD,SATISH RAMESHBHAI RATHOD,LAXMIBEN BHALABHAI RATHOD,SURESHBHAI BHALABHAI RATHOD FOR HIMSELF AND AS KARTA AND MANAGER OF HUF,BHARTIBEN BHALABHAI RATHOD,SONABEN @ SHANTUBEN RAMESHBHAI RATHOD,RAJUBHAI NATUBHAI RATHOD @ RAJESHBHAI NATWARBHAI RATHOD FOR HIMSELF AND AS KARTA AND MANAGER OF HUF,DAKSHAABEN D/O NATUBHAI MAGANBHAI AND WIFE OF GIRISHBHAI PATEL,BHANABHAI KALIDAS RATHOD FOR HIMSELF AND AS KARTA AND MANAGER OF HUF,RAMLAL @ RATILAL KALIDAS RATHOD FOR HIMSELF AND AS KARTA AND MANAGER OF HUF,SUNILBHAI NATWARBHAI PATEL,GORDHANBHAI DIYALBHAI KAKADIYA,BHAILALBHAI NARANBHAI PATEL,PARVATBHAI RAMJIBHAI PATEL,KARSANBHAI RAMJIBHAI PATEL,KAILASH MANSAROVAR-PARTNERSHIP FIRM,KAILASH MANSAROVAR-PARTNERSHIP FIRM THRU PARTNERS,HARISHBHAI HARIRAM BAJAJ,GULSHAN HARIRAM BAJAJ,MOHAN HARIRAM BAJAJ,YASHPAL HARIRAM BAJAJ,BHAILALBHAI NARANBHAI PATEL	,NOTICE SERVED,NOTICE UNSERVED,MR DHAVAL D VYAS
4878	CRA/346/2019	08/07/2019	RAJESH MANIBHAI PATEL,	PARTY IN PERSON	GREENPARK AUTOTRACK PVT LTD,SAMEER GARG,AMIT AGARWAL (KARIWALA),JOHN DEERE INDIA PVT LTD PUNE,SATISH CHINCHOLKAR,VIVEK YADAV,ANSHUL JAIN	
4879	CRA/351/2019	08/07/2019	CHAMPABENDAUGHTER OF JIVAJI KHODAJI AND WIFE OF PRATAPJI CHAUHAN,HEIRS OF DECEASED DAHIBEN D/O OF JIVAJI KHODAJI AND WIFE OF NATHAJI VAGHELA,KAILASHBEN D/O OF DAHIBEN NATHAJI AND WIFE OF DINESHBHAI RATHOD,SAVITABEN D/O OF DAHIBEN NATHAJI AND WIFE OF MUKESHBHAI THAKOR,RAMESHBAHI AMBALALL PATEL	,(MR PARESH M DARJI)	BHIKHABHAI HIRABHAI PATEL,ABHISHEKH BHIKABHAI PATEL	
4880	CRA/352/2019	13/09/2019	JITENDRA OCHHAVLAL SONI,ALPABEN JITENDRA SONI,CHINTAN JITENDRA SONI	MR KISHOR PRAJAPATI	RAJESH CHHAGANLAL GONDALIA,	MR KV SHELAT,MR. SHYAM K SHELAT
4881	CRA/353/2019	13/09/2019	JITENDRA OCHHAVLAL SONI,ALPABEN JITENDRA SONI,CHINTAN JITENDRA SONI	MR KISHOR PRAJAPATI	RAJESH CHHAGANLAL GONDALIA,	MR KV SHELAT,MR. SHYAM K SHELAT
4882	CRA/354/2019	10/07/2019	CHAUHAN SHARDABENWD/O JAGATSINH,CHAUHAN BALVANTSINH JAGATSINH	,MR HIMANSU M PADHYA	STATE OF GUJARAT,EXECUTIVE ENGINEER	
4883	CRA/358/2019	13/09/2019	HEIRS OF DECASED LILABEN OCHHAVLAL SONI JITENDRA OCHHAVLAL SONI,	MR KISHOR PRAJAPATI	SHANTABEN AMBALAL PATEL THRU HER ADMINSTRATOR AND RENT COLLECTOR DEVENDRA MANILAL JANI,RAJESH CHHAGANLAL GONDALIA	UNSERVED EXPIRED (N),MR KV SHELAT,MR. SHYAM K SHELAT
4884	CRA/359/2019	13/09/2019	JITENDRA OCHHAVLAL SONI,ALPABEN JITENDRA SONI,CHINTAN JITENDRA SONI	MR KISHOR PRAJAPATI	RAJESH CHHAGANLAL GONDALIA,	MR KV SHELAT,MR. SHYAM K SHELAT
4885	CRA/364/2019	08/08/2019	NEW HOTEL SNOWCREST THRU PARTNER UMA VED PRAKASH VIRMANI,UMA VED PRAKASH VIRMANI,SANJAY VED PRAKASH VIRMANI	,MR. HEMAL SHAH	ANILKUMAR GOVINDBHAI PRAJAPATI,	MR AV PRAJAPATI
4886	CRA/377/2019	19/02/2020	DILIPBHAI PURSHOTTAMDAS SHAH,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	ANVAR ALI PYAR ALI,KARIM ALI PYAR ALI,BARKAT ALI PYAR ALI	MR SR YADAV

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4887	CRA/387/2019	24/07/2019	ANOOPSINH CHANDRASINH RATHOD,	MR.MINHAJ M SHAIKH	PRAFULBHAI C PATEL,	
4888	CRA/391/2019	26/07/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	BHUPATBHAI GOVINDBHAI CHAVDA,VALLABHBHAI KADVABHAI MAKWANA(KOLI)	
4889	CRA/392/2019	26/07/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	VITHALBHAI HARJIBHAI DHAPA,VALLABHBHAI KADVABAHIMAKWANA(KOLI)	
4890	CRA/393/2019	26/07/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	KABABHAI HARJIBHAI DHAPA,VALLABHBHAI KADVABHAI MAKWANA(KOLI)	
4891	CRA/410/2019	13/08/2019	PARESH S/O CHANDRAKANT SHAH,	MR. RAJAN J PATEL,MR GAURANG K CHAUHAN	RAJENDRA S/O CHIMANLAL SHAH,	MANAN K PANERI,ADITYA D DAVDA
4892	CRA/416/2019	03/12/2019	L AND T GENERAL INSURANCE COMPANY LTD ALSO KNOWN AS HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHAILESHKUMAR MANILAL PATEL,ARJAN PUNJAJI PRAJAPATI,NIRUBEN SURESHBHAI PRAJAPATI	
4893	CRA/434/2019	03/09/2019	INDRAMAL FULCHAND JAIN,	MR. MN MARFATIA	ANKIT ABHAYKUMAR GANDHI,RAJMATIBEN MATHURALAL CHOKALIYA,NIRALIBEN ANILKUMAR SHAH	(MR NIRAL R MEHTA)
4894	CRA/435/2019	04/12/2019	CHIEF PROJECT MANAGER SHRI R K GUPTA,	MR KM PARIKH	FIROJ SAHEBS DARGAH THROUGH TRUSTEE SHAIKH ONALI ISMAILJI (VISAWADARVALA),COLLECTOR, AHMEDABAD,CHIEF NAGAR NIYOJAK OFFICER,NAGAR NIYOJAK,AHMEDABAD MUNICIPAL COMMISSIONER,GUJARAT STATE WAQK BOARD	GOVERNMENT PLEADER,NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MR SATYAM Y CHHAYA,MS MEENA VYAS,MR MANISH S SHAH
4895	CRA/445/2019	12/09/2019	PATEL AMBARAM KANJIBHAI SHANKERBHAI,	MR K I KAZI	PATEL AMRUTBHAI REVABHAI,PATEL SHAMBHUBHAI SHANKERBHAI,PATEL RAMESHBHAI SHANKERBHAI	NIYATI V VAISHNAV
4896	CRA/448/2019	21/01/2020	MESSRS JAYRAJ GROUP OF COMPANIES THRU DIRETOR JAYESHBHAI JAGDISHCHANDRA DAVE,	MS TRUSHA K PATEL	UNION BANK OF INDIA,MESSRS S.S.PARSHOTTAMDAS AND COMPANY	NOTICE SERVED BY DS,MR NAGESH C SOOD
4897	CRA/450/2019	11/12/2019	BHUJ MERCANTILE COOPERATIVE BANK LTD,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO INDUSTRIES,ARVISH MOTORS THRU. PARTNER VINODBHAI MULJIBHAI BRAHMBHATT,ARVISHBHAI MULJIBHAI BRAHMBHATTPARTNER OF PARTNERSHIP FIRMARVISH MOTORS,ARVISHBHAI MULJIBHAI BRAHMBHATT,ARVISHBHAI MULJIBHAI BRAHMBHATT,ARVISH MOTORS THRU. PARTNER VINODBHAI MULJIBHAI BRAHMBHATT,ARVISHBHAI MULJIBHAI BRAHMBHATTPARTNER OF PARTNERSHIP FIRMARVISH MOTORS,BHUJ MERCANTILE CO OPERATIVE BANK LTD.,MORABIA INVESTMENT PVT. LTD.,MORABIA AND CO,BNCB (GANDHIDHAM) OWNERS ASSOCIATION	,MR AR GUPTA
4898	CRA/451/2019	29/01/2020	BHUJ MERCANTILE COOPERATIVE BANK LTD,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO,ARVISHBHAI MULJIBHAI BRAHMBHATT,ARVISH AUTO INDUSTRIES,ARVISHBHAI MULJIBHAI BRAHMBHATTPARTNER OF PARTNERSHIP FIRMARVISH MOTORS,BHUJ MERCANTILE CO OPERATIVE BANK LTD.,MORABIA INVESTMENT PVT. LTD.,MORABIA AND CO,BNCB (GANDHIDHAM) OWNERS ASSOCIATION	,MR AR GUPTA

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4899	CRA/457/2019	30/01/2020	SHREE GURUKRUPA INDUSTRIAL COOPERATIVE SERVICE SOCIETY,VINUBHAI PARSOTTAMBHAI PATEL,HANSRAJBHAI HIRJIBHAI PATEL	RC JANI & ASSOCIATE	JASHUBEN AMBUBHAI D/O OF BHIKHABHAI CHITABHAI,	MR. CR BUDDHADEV
4900	CRA/462/2019	04/03/2020	DIWALIBEN WIDOW OF RAMJI RAJABHAI,	MR. JAINISH P SHAH,JITEN H AHUJA	GOPALJI MANDIR TRUST,MAHANT SHRI RAM LAKSHMANDASJI GURU CHANDRADASJI KHAKHI,MAHANT AKHILESHWASDASJI,BHARAT RAMJIBHAI SAGARAM	NOTICE UNSERVED,HL PATEL ADVOCATES
4901	CRA/463/2019	29/11/2019	AKIL AHMEDBHAI HIRANI,KAUSARBEN AHMEDBHAI HIRANI	MS MARIYA M DALAL	STATE BANK OF INDIA,BRANCH MANAGER STATE BANK OF INDIA	MR DK NAKRANI,MS KAUSHAL D NAKRANI
4902	CRA/467/2019	10/11/2020	BAHORA INTERNATIONAL STUDIO,MINESHBHAI BHOGILAL PATEL,DIPAKBHAI CHANDULAL SHAH	MR. RAJ A TRIVEDI,TATVDEEP J JANI	VISRAMBHAI PREMJIBHAI GAMI,ARPIT RAJNIKANT MEHTA,SHYAM RANCHHODDAS GANATRA,VIMALABEN BAKORBHAI PATEL W/O VITTALBHAI BECHARBHAI PATEL	UNSERVED EXPIRED (N),RULE SERVED BY DS,RAHUL SHARMA
4903	CRA/470/2019	10/12/2019	SAMIP FINANCIAL STRATEGIC SERVICE PRIVATE LIMITED,	MS ARCHANA R ACHARYA	SHIVALAY TRADELINK PVT LTD,BHARATBHAI SHAMBHUBHAI GAJJAR	NOTICE SERVED,JIGER K MEHTA
4904	CRA/479/2019	09/12/2019	M/S CHAUHAN HUF C/O MS.PUSHPABEN BHAGUJI CHAUHAN,	MR HASMUKH N SHAH	MS. GRACE JITENDRABHAI CHAUHAN,	MR DIGANT B KAKKAD
4905	CRA/481/2019	13/02/2020	NANDKISHOR RAVISHANKAR DAVE,	MR HIREN P VYAS,MS SEJAL H VYAS	ROHITBHAI NAGJIBHAI PATEL,	
4906	CRA/482/2019	13/02/2020	NANDKISHOR RAVISHANKAR DAVE,	MR HIREN P VYAS,MS SEJAL H VYAS	JITENDRA ISHWARBHAI VALAND,	
4907	CRA/483/2019	13/02/2020	NANDKISHOR RAVISHANKAR DAVE,	MR HIREN P VYAS,MS SEJAL H VYAS	SURESHKUMAR BHAGWATIPRASAD AGRAWAL,	
4908	CRA/489/2019	18/12/2019	SAJNIBEN RAMANLAL PATEL,MANILAL MOHANLAL PANCHAL	(MR SUDHANSHU S PATEL)	VIRENDRABHAI R VAGHALA,	(MR FB BRAHMBHATT),MR.D H PANCHAL
4909	CRA/490/2019	24/10/2019	NAVNEEETBHAI POPATBAHI POKIYA,	MR Y J PATEL	BINDUBEN PRITESHBAHI SANGHANI,	(MR FB BRAHMBHATT),MR.D H PANCHAL
4910	CRA/492/2019	18/12/2019	SAJNIBEN RAMANLAL PATEL,MANILAL MOHANLAL PANCHAL	(MR SUDHANSHU S PATEL)	VIRENDRABHAI R VAGHALA,MANILAL MOHANLAL PANCHAL	(MR FB BRAHMBHATT),MR.D H PANCHAL
4911	CRA/494/2019	03/12/2019	JIGNESH BALVANTRATY PATEL,	MR HR PRAJAPATI,MS NISHKA H PRAJAPATI	ARUNABEN NATVARLAL PATEL,VIJIBEN NATVARLAL PATEL,BALVANTRAY NATVARLAL PATEL,CHANDRAKANTABEN NATVARLAL PATEL,REKHABEN NATVARLAL D/O TRIBHOVANDAS PATEL,RAMESHCHANDRA NATVARLAL PATEL,BHARAT SHANKARLAL PATEL	,(MR MAULIK J SHELAT)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4912	CRA/500/2019	12/12/2019	ARUNBHAI DHIRAJLAL MEHTA,MINAXIBEN W/O ARUNBHAI MEHTA,AMITBHAI A/O ARUNBHAI MEHTA,ASHISH A/O ARUNBHAI MEHTA	MR VIBHUTI NANAVATI	SANGHVI STORES,DHIRAJLAL C SANGHVI (DELETED),PRANLAL CHHOTALAL SANGHVI (DELETED),DILESH PRANLAL SANGHVI,BIPINBHAI PRANLAL SANGHVI,ANILBHAI PRANLAL SANGHVI,BHUPESHBHAI PRANLAL SANGHVI,DINESHBHAI PRANLAL SANGHVI,SAURIN S/O BIPINBHAI PRANLAL SANGHVI,USHABEN WD/O BIPINBHAI PRANLAL SANGHVI,RONAK S/O BIPINBHAI PRANLAL SANGHVI	,NOTICE SERVED,NOTICE UNSERVED
4913	CRA/505/2019	27/11/2019	SONY KABUSHIKI KAISHA ALSO TRADING AS SONY CORPORATION,	MR.HEMANG H PARIKH,MR RASESH H PARIKH,KISHAN Y DAVE	MOHAMAD IQBAL PATANG,SONY FOOTWEAR	
4914	CRA/528/2019	12/12/2019	L H OF DECEASED SHIVABHAI MANGALBHAI SOLANKI,SASHIKANTBHAI SHIVABHAI SOLANKI,HIRABHAI SHIVABHAI SOLANKI,LAXMANBHAI SHIVABHAI SOLANKI,DEENABEN D/O SHIVABHAI SOLANKI AND W/O SUNILKUMAR MULJIBHAI PARMAR	,MR SUREN M SHAH	LEGAL HEIRS OF DECD. ATMARAM SAVABHAI PARMAR,LH OF DECD YAKUBBHAI VALENTIN VATAVVALA,LEGAL HEIRS OF DECD. YAKUBBHAI VALENTIN VATAVVALA,NATVARBHAI ATMARAM PARMAR,BHARATBHAI ATMARAM PARMAR,L H OF DECD. BABUBHAI ATMARAM PARMAR,VINODBHAI BABUBHAI PARMAR,RAGINABEN WD/O YAKUBBHAI VALENTIN VATAVWALA,ARVINDBHAI YAKUBBHAI VALENTIN VATAVWALA,ROBAT YAKUBBHAI VALETIN VATAVWALA,PHILIPBHAI YAKUBBHAI VALETIN VATAVWALA,L H OF DECD. SHERAFIN YAKUBBHAI VALETIN VATAVWALA,AANTIMBHAI YAKUBBHAI VALETIN VATAVWALA,DAXABEN WD/O SHERAFIN YAKUBBHAI,MINOR SHERIN SHERAFIN VALETIN,MINOR DERAL SHERAFIN VALETIN THROUGH HER GUARDIN AND NEXT FRIEND NO.2.5.1 DAXABEN SHERAFIN VALETIN	
4915	CRA/529/2019	02/12/2019	MORRIS SAMUEL CHRISTIAN,	MR SHAILESH V RAVAL	SHASHIKANT KALIDAS KANANI,LUCIYA MARTIN CHRISTIAN	
4916	CRA/532/2019	05/12/2019	NILESHBHAI RATANLAL SHETH,ANILBHAI BHOLABHAI PATEL,HARISHBHAI SHANTILAL SHAH	DR.ABHISST K THAKER	MADHUBEN D/O MANGALBHAI BHATABHAI W/O AMBALAL CHOTABHAI,GANGABEN SHANABHAI PARMAR,JAGDISHBHAI GORDHANBHAI PARMAR,MOHANBHAI MANGALBHAI PARMAR,JAYANTIBHAI RAMANBHAI PARMAR,SHAKUBEN MAGANBHAI MAKWANA,BHAVANBHAI RUPABHAI BHARWAD	
4917	CRA/533/2019	21/01/2020	ROHITKUMAR JAYANTILAL SHAH,NAYANKUMAR JAYANTILAL SHAH,ASMITABEN AJITKUMAR SHAH D/O JAYANTILAL VADILAL,BELABEN SUDHIRKUMAR SHAH D/O JAYANTILAL VADILAL,HARSHABEN RAMESHKUMAR SHAH D/O JAYANTILAL VADILAL	MR NM KAPADIA	SHAH CHANDRABEN D/O VADILAL DEEPCHAND W/O VORA HIMMATLAL KESHAVLAL,SHAH NIRMALABEN D/O VADILAL DEEPCHAND WD/O SHAH BHARATKUMAR BABULAL	,PAYAL P SHAH
4918	CRA/534/2019	17/01/2020	KUVARBEN WD/O NARANBHAI KHODABHAI,BHIKHABHAI NARANBHAI PATEL,ANJANABEN NARANBHAI PATEL,HITENDRABHAI NARANBHAI PATEL,DINESHBHAI NARANBHAI PATEL,LH OF BALDEVBHAI KHODABHAI PATEL,NILESH BALDEVBHAI PATEL,VIPUL BALDEVBHAI PATEL,RANJANBEN BALDEVBHAI PATEL,SUGNABEN BALDEVBHAI PATEL	MR. BAKUL S PANCHAL	CHANDUBHAI RANCHHODBHAI PATEL LH OF PURIBEN RANCHHODBHAI PATEL,JAYKISHAN KHEDUT GANOTIYA KHETI CO-OP MANDALI	,MR JIGAR M PATEL
4919	CRA/536/2019	10/01/2020	HEERABEN MOHANLAL HEIRS OF DECEASE MOHANLAL BHAGVANDAS,SANATKUMAR JAYSUKHLAL MAKVANA	MR. SUHAIL Z SAIYED,SIDDHANT R SHAH	BHUPENDRABHAI MULJIBHAI BADANI,KIRTIBHAI MULJIBHAI BADANI,RAJENDRABHAI MULJIBHAI BADANI,BHARATBHAI MULJIBHAI BADANI	POOJA H BHARDWAJ

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4920	CRA/537/2019	05/12/2019	PATEL ASHWINBHAI HASMUKHBHAI,	MR MANISH S SHAH,MR MAULIK VAKHARIYA	MALEK AJITBHAI DAWOODBHAI,	
4921	CRA/546/2019	11/12/2019	ANUJBHAI VINODBHAI BHATT,VINODBHAI MOHANLAL BHATT	MR RUTURAJ NANAVATI,MR. ZALAK B PIPALIA	JOLLYBEN ANUJBHAI BHATT,	
4922	CRA/1/2020	10/01/2020	TRIPTI GROVER,	KAMAL J UPADHYAYA	R G MIR SANANDWALA EDUCATION CHARITABLE TRUST THROUGH ITS TRUSTEE MRS. BILKIS M. MIR,	(MR FB BRAHMBHATT)
4923	CRA/3/2020	17/03/2020	RATNAKAR MADHUKAR RAHURKAR,	MR DHRUV K DAVE	GANESH CHIMANLAL JAISWAL,PRAKASH CHIMANLAL JAISWAL,OWNER OF DEEP TV CHANNEL	,NIRAV C BHATT
4924	CRA/4/2020	08/01/2020	ISHABEN @ ILABEN D/O PATEL AMTHABHAI PRABHUDAS,	MR .B A PATEL	STATE OF GUJARAT,PATEL LILABEN WD/O AMTHABHAI PRABHUDAS,PATEL MAHESHBHAI AMTHABHAI,PATEL SANGITABEN D/O PATEL AMTHABHAI	,DELETED
4925	CRA/5/2020	08/01/2020	PARMAR MUKESHBHAI BHIKHABHAI,	(MR H A SHAH),MR. DARSHIT H SHAH	BABULAL SOMDAS SOLANKI,	
4926	CRA/6/2020	08/01/2020	GORDHANBHAI HIRABHAI THAKOR,	MR. MR BUKHARI	JITENDRABHAI DASHRATHBHAI PATEL,MANUBHAI UKABHAI (ADMINISTRATOR OF KAUSHIK CHEMICALS)	,MR ARPIT P PATEL
4927	CRA/9/2020	10/01/2020	L/H OF DECD PATEL PRAGJITBHAI JETHABHAI,PATEL GHANSHYAMBHAI PRAGJIBAHI SINCE DEAD.,PATEL KANTABEN W/O GHANSHYAMBHAI,PATEL SANDIPBHAI GHANSHYAMBHAI,PATEL CHETANBHAI GHANSHYAMBHAI,MAHENDRABHAI PRAGJIBHAI PATEL	(MR PARESH M DARJI)	SURESHBHAI NAROTTAMBHAI PATEL,L.H. OF DECEASED PATEL PRAGJIBHAI JETHABHAI,L.H. OF DECEASED SHANABHAI JETHABHAI PATEL,L.H. OF DECEASED PATEL MOHANBHAI JETHABHAI,L.H. OF DECEASED PATEL NAROTTAMBHAI JETHABHAI,THAKORBHAI PRAGJIBHAI PATEL,PUSHPABEN PRAGJIBHAI PATEL,ASHOKBHAAI SHANABHAI PATEL,SHARMISTHABEN @ GIRABEN PATEL,L.H. OF DECEASED PATEL PARSHOTTAMBHAI MOHANBHAI,SAGARBHAI PARSHOTTAMBHAI PATEL,PATEL MANJULABEN MOHANBHAI,PATEL MANJULABEN MOHANBHAI,PATEL JYOTIKABEN MOHANBHAI,JAYANTIBHAI NAROTTAMBHAI PATEL,JAYANTIBHAI NAROTTAMBHAI PATEL,GOVINDBHAI NAROTTAMBHAI PATEL,GOVINDBHAI NAROTTAMBHAI PATEL	
4928	CRA/17/2020	20/01/2020	JAYDEEPSINH GOVINDSINH VAGHELA,	MR.SHASHIKANT PARMAR	CHIEF EXECUTIVE OFFICER,DEPUTY ENGINEER SHREE,CHAIRMAN / PRESIDENT SHREE	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4929	CRA/25/2020	22/01/2020	URMILABEN BHOGILALBHAI RAJPUT D/O HARISHBHAI NAROTTAMBHAI,DANMAYATIBEN PRATAPBHAI RATHOD D/O HARISHBHAI NAROTTAMBHAI	S M KIKANI	PADMABEN D/O PARSHOTTAMBHAI KANJIBHAI W/O SHANTILAL JAMNADAS,PARVATIBEN W/O KISHANBHAI PARSHOTTAMBHAI,VIJAYBHAI KISHANBHAI,BHAVNABEN KISHANBHAI PARSHOTTAMBHAI W/O KAUSHIKBHAI SURATI,KRISIDA KISHANBHAI PARSHOTTAMBHAI W/O SUBHASHBHAI SURATISULTANABAD TA SURAT CITY DIST SURAT,AMARATBHAI PARSHOTTAMBHAI,DEVKORBEN D/O PARSHOTTAMBHAI KANJIBHAI W/O AMBARAM DEVJIBHAI,JYOTIBEN KHEMRAJBHAI,PUJABEN KHEMRAJBHAI,PUNAM KHEMRAJBHAI,DAYABHAI KANJIBHAI,VALIBEN W/O DAYABHAI KANJIBHAI,CHAMPABEN MANHARBHAI D/O DAYABHAI KANJIBHAI,HANSABEN BHIKHUBHAI D/O DAHYABHAI KANJIBHAI,CHANDRIKABEN ARVINDBHAI D/O DAHYABHAI KANJIBHAI,NAVINBHAI NAGINBHAI SURATI,PRAVINBHAI NAGINBHAI SURATI,SUDHABEN W/O KANTIBHAI NAGINBHAI VADIVALA,RAVI KANTIBHAI NAGINBHAI VADIVALA,PARIMAL KANTIBHAI NAGINBHAI VADIVALA,JASHUBEN D/O NAROTTAMBHAI KANJIBHAI W/O RAMANBHAI,NANDUBEN ALIAS NARAMADABEN PRAVINBHAI D/O NAROTTAMBHAI KANJIBHAI,JASHUBEN W/O PRABHUBHAI NAROTTAMBHAI,JITUBHAI PRABHUBHAI,JAYESHBHAI ALIAS MUNNABHAI PRABHAUBHAI,KAMLESHBHAI PRABHUBHAI,DAXABEN W/O PRABHUBHAI NAROTTAMBHAI W/O CHETANBHAI PARMAR,GOPALBHAI NAROTTAMBHAI,DHANSUKHBHAI NAROTTAMBHAI,BHANUBEN W/O KANUBHAI NAROTTAMBHAI,UDAYBHAI KANUBHAI,MANSI D/O KANUBHAI NAROTTAMBHAI W/O HARSHADBHAI RATHOD,MEENABEN JAYNTIBHAI HARISHBHAI,DHARMESHBHAI JAYANTIBHAI,HITESHBHAI JAYANTIBHAI,MAHENDRABHAI JAYANTIBHAI,MINUBEN D/O ASHOKBHAI KHEMCHANDBHAI,RAJALBEN D/O ASHOKBHAI KHEMCHANDBHAI,KOKILABEN JAYESHBHAI KHEMCHANDBHAI,HETALBEN D/O JAYESHBHAI KHEMCHANDBHAI,SAGAR JAYESHBHAI KHEMCHANDBHAI,SHANTIBEN CHIMANBHAI NAROTTAMBHAI,CHANCHALBEN D/O CHIMANBHAI NAROTTAMBHAI,SHANTILAL JAGUBHAI PATEL,JAYABEN DALPATBHAI RANCHODBHAI RANA,BHARATBHAI DALPATBHAI RANA,DIPAKBHAI DALPATBHAI RANA,MUKESHBHAI DALPATBHAI RANA,VIJAYBHAI DALPATBHAI RANA,NITINBHAI DALPATBHAI RANA,RATANBEN MANSINGBHAI RANCHODBHAI,CHETANBHAI MANSINGBHAI,VANRAJ MANSINGBHAI,SHANKARDAS SHIVDAS PATEL,HARSHADBHAI JIVABHAI PATEL,DAXABEN BACHUBHAI SONI,VALLABHBHAI THAKARSHIBHAI,VIPULBHAI KIRITBHAI,VAISHALIBEN VIPULKUMAR	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4930	CRA/26/2020	23/01/2020	PATEL JAYSHRIBEN DINESHBHAI DAUGHTER IN LAW OF DECD. MATHURBHAI RAIJIBHAI PATEL,	NIRAV C BHATT	PATEL THAKORBHAI SHANKARBHAI,	
4931	CRA/27/2020	22/01/2020	URMILABEN BHOGILALBHAI RAJPUT D/O HARISHBHAI NAROTTAMBHAI,DANMAYATIBEN PRATAPBHAI RATHOD D/O HARISHBHAI NAROTTAMBHAI	S M KIKANI	PADMABEN D/O PARSHOTTAMBHAI KANJIBHAI W/O SHANTILAL JAMNADAS,PARVATIBEN W/O KISHANBHAI PARSHOTTAMBHAI,VIJAYBHAI KISHANBHAI,BHAVNABEN KISHANBHAI PARSHOTTAMBHAI W/O KAUSHIKBHAI SURATI,KRISIDA KISHANBHAI PARSHOTTAMBHAI W/O SUBHASHBHAI SURATISULTANABAD TA SURAT CITY DIST SURAT,AMARATBHAI PARSHOTTAMBHAI,DEVKORBEN D/O PARSHOTTAMBHAI KANJIBHAI W/O AMBARAM DEVJIBHAI,JYOTIBEN KHEMRAJBHAI,PUJABEN KHEMRAJBHAI,PUNAM KHEMRAJBHAI,DAYABHAI KANJIBHAI,VALIBEN W/O DAYABHAI KANJIBHAI,CHAMPABEN MANHARBHAI D/O DAYABHAI KANJIBHAI,HANSABEN BHIKHUBHAI D/O DAHYABHAI KANJIBHAI,CHANDRIKABEN ARVINDBHAI D/O DAHYABHAI KANJIBHAI,NAVINBHAI NAGINBHAI SURATI,PRAVINBHAI NAGINBHAI SURATI,SUDHABEN W/O KANTIBHAI NAGINBHAI VADIVALA,RAVI KANTIBHAI NAGINBHAI VADIVALA,PARIMAL KANTIBHAI NAGINBHAI VADIVALA,JASHUBEN D/O NAROTTAMBHAI KANJIBHAI W/O RAMANBHAI,NANDUBEN ALIAS NARAMADABEN PRAVINBHAI D/O NAROTTAMBHAI KANJIBHAI,NANDUBEN ALIAS NARAMADABEN PRAVINBHAI D/O NAROTTAMBHAI KANJIBHAI,JITUBHAI PRABHUBHAI,JASHUBEN W/O PRABHUBHAI NAROTTAMBHAI,JITUBHAI PRABHUBHAI,JAYESHBHAI ALIAS MUNNABHAI PRABHAUBHAI,KAMLESHBHAI PRABHUBHAI,DAXABEN W/O PRABHUBHAI NAROTTAMBHAI W/O CHETANBHAI PARMAR,GOPALBHAI NAROTTAMBHAI,DHANSUKHBHAI NAROTTAMBHAI,BHANUBEN W/O KANUBHAI NAROTTAMBHAI,UDAYBHAI KANUBHAI,MANSI D/O KANUBHAI NAROTTAMBHAI W/O HARSHADBHAI RATHOD,MEENABEN JAYNTIBHAI HARISHBHAI,DHARMESHBHAI JAYANTIBHAI,HITESHBHAI JAYANTIBHAI,MAHENDRABHAI JAYANTIBHAI,MINUBEN D/O ASHOKBHAI KHEMCHANDBHAI,RAJALBEN D/O ASHOKBHAI KHEMCHANDBHAI,KOKILABEN JAYESHBHAI KHEMCHANDBHAI,HETALBEN D/O JAYESHBHAI KHEMCHANDBHAI,SAGAR JAYESHBHAI KHEMCHANDBHAI,RAVISHANKAR HARIBHAI MALPANI,NARSINHBHAI VITHTHALBHAI MORADIYA,TRIKAMBHAI PREMJIBHAI NAVADIYA,MAKODBHAI THAKARSHIBHAI,DIPESH SURESHCHANDRA,SHELEN SURESHCHANDRA	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4932	CRA/28/2020	22/01/2020	URMILABEN BHOGILAL RAJPUT D/O HARISHBHAI NAROTTAMBHAI,DANMAYATIBEN PRATAPBHAI RATHOD D/O HARISHBHAI NAROTTAMBHAI	S M KIKANI	DEVKORBEN D/O PARSHOTTAMBHAI KANJIBHAI W/O AMBARAM DEVJIBHAI,PADMABEN D/O PARSHOTTAMBHAI KANJIBHAI W/O SHANTILAL JAMNADAS,PARVATIBEN W/O KISHANBHAI PARSHOTTAMBHAI,VIJAYBHAI KISHANBHAI,BHAVNABEN KISHANBHAI PARSHOTTAMBHAI W/O KAUSHIKBHAI SURATI,KRISIDA KISHANBHAI PARSHOTTAMBHAI W/O SUBHASHBHAI SURATISULTANABAD TA SURAT CITY DIST SURAT,AMARATBHAI PARSHOTTAMBHAI,JYOTIBEN KHEMRAJBHAI,PUJABEN KHEMRAJBHAI,PUNAM KHEMRAJBHAI,DAYABHAI KANJIBHAI,VALIBEN W/O DAYABHAI KANJIBHAI,CHAMPABEN MANHARBHAI D/O DAYABHAI KANJIBHAI,HANSABEN BHIKHUBHAI D/O DAHYABHAI KANJIBHAI,CHANDRIKABEN ARVINDBHAI D/O DAHYABHAI KANJIBHAI,NAVINBHAI NAGINBHAI SURATI,PRAVINBHAI NAGINBHAI SURATI,SUDHABEN W/O KANTIBHAI NAGINBHAI VADIVALA,RAVI KANTIBHAI NAGINBHAI VADIVALA,PARIMAL KANTIBHAI NAGINBHAI VADIVALA,JASHUBEN D/O NAROTTAMBHAI KANJIBHAI W/O RAMANBHAI,NANDUBEN ALIAS NARAMADABEN PRAVINBHAI D/O NAROTTAMBHAI KANJIBHAI,JASHUBEN W/O PRABHUBHAI NAROTTAMBHAI,JITUBHAI PRABHUBHAI,JAYESHBHAI ALIAS MUNNABHAI PRABHAUBHAI,KAMLESHBHAI PRABHUBHAI,DAXABEN W/O PRABHUBHAI NAROTTAMBHAI W/O CHETANBHAI PARMAR,GOPALBHAI NAROTTAMBHAI,DHANSUKHBHAI NAROTTAMBHAI,BHANUBEN W/O KANUBHAI NAROTTAMBHAI,UDAYBHAI KANUBHAI,MANSI D/O KANUBHAI NAROTTAMBHAI W/O HARSHADBHAI RATHOD,MEENABEN JAYNTIBHAI HARISHBHAI,DHARMESHBHAI JAYANTIBHAI,HITESHBHAI JAYANTIBHAI,MAHENDRABHAI JAYANTIBHAI,MINUBEN D/O ASHOKBHAI KHEMCHANDBHAI,RAJALBEN D/O ASHOKBHAI KHEMCHANDBHAI,KOKILABEN JAYESHBHAI KHEMCHANDBHAI,HETALBEN D/O JAYESHBHAI KHEMCHANDBHAI,SAGAR JAYESHBHAI KHEMCHANDBHAI,SHANTIBEN CHIMANBHAI NAROTTAMBHAI,CHANCHALBEN D/O CHIMANBHAI NAROTTAMBHAI,RAJESHBHAI NAGINBHAI PATEL,ISHWARBHAI RAMBHAI PATEL	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4933	CRA/29/2020	22/01/2020	MANSUKHBHAI SHAMBHUBHAI PATEL (KAKDIYA),	S M KIKANI	MAHADEVBHAI THAKORBHAI PATEL,VALIBEN D/O THAKORBHAI DAYALBHAI PATEL W/O KHANDUBHAI PATEL,RAJSHREEBEN CHETANKUMAR NATAWARBHAI,LAXMIBEN D/O THAKORBHAI DAYALBHAI PATEL,VALIBEN THAKORBHAI DAYALBHAI PATEL,DAXABEN @ SUDHABEN D/O THAKORBHAI DAYALBHAI,JITESHBHAI JERAMBHAI ITALIYA,SANDIP POPATBHAI @ PRAVINBHAI BALDHA,DINESHBHAI SAVAJIBHAI KAKADIYA,JAGDISHBHAI PADMABHAI ITALIYA	
4934	CRA/33/2020	28/01/2020	TEJPAL VASTUPAL JAIN CHARITY TRUST THROUGH ITS TRUSTEE NATUBHAI K. SHAH,CHITRANJANBHAI D.SHAH,RAMESHBHAI N. SHAH,BHIKHABHAI C. SHAH	VMP LEGAL	GOPALBHAI ISHWARBHAI,PUNJIBEN WD/O. CHATURBHAI,RAMILABEN CHATURBHAI,KANUBHAI CHATURBHAI,NATWARBHAI CHATURBHAI,MANJULABEN CHATURBHAI,LEELABEN CHATURBHAI,SAJJANBEN CHATURBHAI,SANGITABEN GORDHANBHAI W/O DHANAJI NAGARJI,NITABEN GORDHANBHAI W/O LALAJI BHIKHAJI,GITABEN GORDHANBHAI,SEVANTIBHAI M. SHAH,JAYESHBHAI J. SHAH,VINUBHAI U. SHAH,LALITBHAI K. KOLSAWALA,JAYANTBHAI P. MORAKHIYA,DR. MUKESHBHAI L. SHAH	
4935	CRA/35/2020	28/01/2020	SHAILESHBHAI ISHWARBHAI PATEL,HITESHBHAI RANCHHODBHAI PATEL,HITESHBHAI GOPALBHAI PATEL	,NANAVATI & NANAVATI	KANJIBHAI BAPUDAS PATEL THROUGH HIS LEGAL HEIRS,AMBALAL JIJIDAS PATEL,RASIKLAL MOHANLAL THROUGH HIS LEGAL HEIRS,MOHANBHAI MALJIBHAI DESAI,CHHAGANBHAI MAVJIBHAI BHAMROLIYA,URMILABEN MATHURBHAI DUDHATRA,MANISHBHAI GIRISHBHAI PATEL,SHAKRABHAI KANJIBHAI PATEL,JASHUBHAI KANJIBHAI PATEL,JAYANTIBHAI KANJIBHAI PATEL,LEELABEN KANJIBHAI PATEL,KAILASBEN KANJIBHAI PATEL,BHUPENDRABHAI RASIKLAL,JITENDRABHAI RASIKLAL,PRAGNABEN RASIKLAL,REKHABEN RASIKLAL,VIDHYABEN W/O RASIKLAL MOHANLAL	
4936	CRA/44/2020	05/02/2020	PRABHURAMBHAI BHAVABHAI BRAHMAN,	MS NILAM N CHAUHAN	HEMJIBHAI BHAVABHAI BRAHMAN,	
4937	CRA/50/2020	07/02/2020	RATILAL BECHARBHAI PATEL,DHAVAL RATILAL PATEL	DARSHIT R BRAHMBHATT	CHIMANBHAI CHATURBHAI PARMAR,MADHUBEN WD/O. UDESINH CHATURBHAI PARMAR,PUNAMBHAI ISHWARBHAI PARMAR,SAILESHBHAI ISHWARBHAI PARMAR,SAKUBEN D/O ISHWARBHAI PARMAR,JAYANTIBHAI GABABHAI PARMAR	
4938	CRA/53/2020	10/02/2020	JAYDEEPSINH GOVINDSINH VAGHELA,	MR.SHASHIKANT PARMAR	CHAIRMAN PRESIDENT SHREE,	
4939	CRA/75/2020	25/02/2020	L H OF DECD. KHANDERAO D. MORE ALIAS MALSURE SUMANBEN WD/O. KHANDERAO D. MORE,PRAKASH KHANDERAO MORE ALIAS MALSURE,VINOD KHANDERAO MORE ALIAS MALSURE,ARCHANA D/O KHANDERAO MORE @ MALSURE,VASANTI W/O. JAYANTILAL (JAYESHBHAI) PATEL AND D/O KHANDERAO MORE @ MALSURE	MR DHRUV K DAVE	PRANAY SHASHIKANT PATEL,	
4940	CRA/78/2020	19/02/2020	MUKESHBHAI BACHUBHAI DHOBI,	MR SALIL M THAKORE	HAJRA PIR TRUST,SAIYED MANZUR SALERY,GULAM USMANBHAI KAJALWALA,MIR MAKSUDALI MOHMMADALI,MEMON MOHMMADSAFI ABUBHAI,SAIKHUDDIN MOHAMMAD CHANDMIYA,SAIYAD MANIRUDDIN GULAM AHMED,NIKEKHA GULAM AHMED	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4941	CRA/79/2020	24/02/2020	NSTPL HITS UNIT,ANKUR JAIN	,MR VIKRAM J THAKOR	RASIKBHAI AMBABHAI PATEL,	MR MONAL S CHAGLANI
4942	CRA/87/2020	26/02/2020	MALTIBEN KANTILAL ACHARYA,YOGESH KANTILAL AHARYA	MR.HEMANG H PARIKH,MR RASESH H PARIKH	VANRAJBHAI PACHANBHAI NADODA (SINDHAV),ANIL JAISHANKAR RAVAL	
4943	CRA/96/2020	05/03/2020	BHIKHALAL KURJIBHAI HIRPARA,	MR. RA SHARMA	MANSUKHBHAI CHANABHAI HIRPARA,RAVJIBHAI CHANABHAI HIRPARA	
4944	CRA/100/2020	09/03/2020	JAYANTKUMAR KANTILAL PANDYA,	MR AM PAREKH	GAJENDRA SUKHLAL PATEL,CHANDULAL CHIMANLAL RAMI,MAYURBHAI DULERAY PANDYA	
4945	CRA/113/2020	18/12/2020	ANSHUBEN MOHANBHAI JAISHAL,	RAHUL SHARMA,SUBODH KUMUD	RAVIBHAI @ DHARMENDRA BINDUBHAI BRAHMBHATT,	NOTICE SERVED BY DS
4946	CRA/127/2020	25/08/2020	YASHVI CONSTRUCTION THROUGH ITS PROPRIETOR JITENDPRA SHAH,	MR BHAVESH B CHOKSHI	NAVINKUMAR ARVINDBHAI PATEL,JANAKSINH KHUSHALSINH PARMAR,SHIVKANT PANDE,AHMEDABAD MUNICIPAL CORPORATION	RULE SERVED,RULE UNSERVED,MR. KIRTAN H MISTRY
4947	CRA/134/2020	17/08/2020	SAJID MAKBULHUSAIN KAZI,	BHAVIN B THAKAR	MUZAFARKHAN IBRAHIM PATHAN,SALIMBHAI MAHMMUDBHAI SHAIKH,FARIDKHAN IBRAHIMKHAN PATHAN,LH OF DECD AASIFKHAN AHMEDKHAN PATHAN,VAHIDKHAN HAMIDKHAN PATHAN,ALTAKHAN ABDULRAZAK KHAN PATHAN,LH OF DECD RIYAZKHAN ASHRAFKHAN PATHAN,IRSHADKHAN ASHRAFKHAN PATHAN,FARZANABANU AASIFKHAN PATHAN,MINOR ADNANKHAN AASIFKHAN PATHAN,MINOR ALVINA AASIFKHAN PATHAN,RIZVANABANU RIYAZKHAN PATHAN,MINOR LUBNA RIYAZKHAN PATHA,MINOR BILALKHAN RIYAZKHAN PATHA	
4948	CRA/138/2020	08/10/2020	SAIYED IMTIYAZALI ASHRAFMIYA,AMDUMIYA NURULHUSEN SAIYED,SAIYED JAHURMIYA SAIYED,KANDOI HARSHADBHAI NATVARBHAI,SAIYED ALLARAKHA MAKBULMIYA,SAIYED CHHOTAMIYA HUSENMIYA,SAIYED LIYAKATALI HUSENMIYA,SAIYED AMDUMIYA NURULHUSEN,SAIYED JAVEDMIYA RABBANIMIYA,KANDOI KISHORKUMAR JAGABHAI	MS MAMTA R VYAS	GUJARAT STATE WAQF BOARD,DARGAH SHARIF HAZRAT MIRA SAYEDALI DATAR TRUST,SAIYED VARISALI AHMEDALI,SAIYED NAUSHADALI AMIRMIYA,SAIYED YUNUSMIYA AHMEDALI,SAIYED ILIYASMIYA HANIFMIYA,SAIYED SHERALI RASHIDMIYA (DOSUMIYA),SAIYED USMANMIYA AHMEDMIYA,SAIYED SHOKATMIYA ABADMIYA,SAIYED RIYAZMIYA YUSUFMIYA,SAIYED CHHOTUMIYA KALAMIYA,SAIYED USMANMIYA AHMEDMIYA,SAIYED REHMANMIYA SAIYEDMIYA,SAIYED SALIMMIYA SAIYEDMIYA,SAIYED ISMAILMIYA YUNUSMIYA,SAIYED RASHIDMIYA HUSENMIYA,SAIYED RASHIDMIYA HUSENMIYA,SAIYED RASHIDMIYA HUSENMIYA,SAIYED MEHMUDALI PANNUMIYA,SAIYED TABREJMIYA RAFIQMIYA,SAIYED MAJURMIYA FAJUMIYA,UMARDARAJ A. RAJJAK CHASMAWALA (FORMAL PARTY)	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR MEHUL SHARAD SHAH
4949	CRA/142/2020	18/12/2020	RAMESHBHAI BUDHABHAI THAKORE,BHIKHABHIA BUDHABHAI THAKORE,SANJAYBHAI HASMUKHBAHI BUDHABHAI THAKORE,KANABEN W/O HASMUKHBHAI BUDHABHAI THAKORE,VIJAYBHAI HASMUKHBHAI BUDHABHAI THAKORE,AJAYBHAI HASMUKHBHAI BUDHABHAI THAKORE,MAKUBEN D/O SOMABHAIMATHURBHAI,SUDHABEN D/O MAGANBHAI BECHARBHAI,VANDAN RAMESHCHANDRA PATEL,RAMESHBHAI RATABHAI,DASHRATHBAHI RANCHHODBHAI TALPADA	MR UDAY M JOSHI	SHANTIBHAI CHHOTABHAI PATEL SINCE DECD. THROUGH HIS LEGAL HEIRS AND REPRESENTATIVE,JOGESHBHAI SHANTIBHAI PATEL,PARESHBAHI SHANTIBHAI PATEL,KALNABEN SHANTIBAHI PATEL,SHASHIKALABEN WD/O SHANTIBAHI CHHOTABHAI PATEL,JOGESHBHAI SHANTIBHAI PATEL,PARESHBAHI SHANTIBHAI PATEL,KALPANABEN SHANTIBAHI PATEL	

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SL. NO	**MATTER NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4950	CRA/143/2020	03/09/2020	HIRALAL NATHU GELA JOSHI SINCE DECD. THROUGH L H,PRAKASH HIRALAL JOSHI,SANJAY HIRALAL JOSHI,PUNITA CHANDESH JOSHI	,MR SAVAN N PANDYA,MR B U MODI,NISHIDHKUMAR M PATEL,MR. MANTHAN V SHUKLA	BHATTI KANJI SAMAT,HARIJAN AASHA GABHA SUMAR,HARIJAN MEGHJI BAGHA SUMAR	
4951	CRA/144/2020	08/09/2020	VASUDEVBHAI RAVJIBHAI PATEL,HARSHADBHAI RAVJIBHAI PATEL,LATE RANCHHODBHAI RAVJIBHAI PATEL THROUGH HIS LEGAL HEIRS,MANISH BHAILAL PATEL,KIRIT BHAILAL PATEL,VEDANT KIRITBHAI PATEL,MANISHABEN D/O VASUDEVBHAI PATEL W/O HIRENBHAI PATEL,HEMLATABEN D/O. VASUDEVBHAI PATEL W/O DHARMESHBHAI PATEL,JIGNESH VASUDEVBHAI PATEL THROUGH ITSELF AND GUARDIAN OF MINOR RIDDHIM,DEVALBEN D/O. HARSHADBHAI PATEL W/O. PANKAJBHAI PATEL,LEENABEN RANCHHODBHAI PATEL W/O. JIGNESHBHAI PATEL,RANJEETABEN RANCHHODBHAI PATEL W/O. HIRENBHAI PATEL,HARSHABEN WD/O. RANCHHODBHAI PATEL,JANAKBHAI RANCHHODBHAI PATEL,LEELABEN D/O RANCHHODBHAI PATEL W/O. JIGNESHKUMAR PATEL,RANJEETA D/O. RANCHHODBHAI PATEL W/O. HIRENBHAI PATEL	MR VIMAL A PUROHIT	RAMANBHAI AMTHABHAI PATEL,JAYESHBHAI RAMANBHAI PATEL,RAJESH RAMANBHAI PATEL,KALPESH RAMANBHAI PATEL,MADHUBEN D/O. RAVJIBHAI PATEL W/O MANUBHAI DAVALBHAI,VASHRAMBHAI VELABHAI PANSARA,PRAVINBHAI JASUBHAI PATEL,SEJALBEN D/O. PRAVINBHAI PATEL,BHAILALBHAI RAVJIBHAI PATEL,NISHITABEN D/O HARSHADBHAI PATEL W/O. SANDIPBHAI PATEL	
4952	CRA/159/2020	29/10/2020	LATE N. V. SAIYED SINCE DIED THROUGH HIS LEGAL HEIRS MOHSIN NAJJUMIYAN SAIYED,	MR NIRAV C SANGHAVI	NAJEEBULHASAN S/O SHERMOHAMMAD KURESHI,NASIRHUSSAIN S/O SHERMOHAMMAD KURESHI,AMNAKHATUN D/IO SHERMOHHAMAD KURESHI	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH
4953	CRA/173/2020	26/10/2020	LEGAL HEIRS AND REPRESENTATIVE OF DECD. LAXMIDAS HIRACHANDBHAI LAKHANI,JYOTSNABEN RAJNIKANT LAKHANI,SUSHILABEN BHANUCHANDRA LAKHANI,HARISH LAXMIDAS LAKHANI,SHIRISH LAXMIDAS LAKHANI,PRADIP LAXMIDAS LAKHANI	(MR SANDEEP N BHATT)	KISHOR KANJIBHAI PATEL,	VMP LEGAL
4954	CRA/210/2020	24/12/2020	JAISUKHBHAI RATILAL LODHIYA,	MS BHAVIKA H KOTECHA	LR OF DECD DHIRAJLAL BHAGWANJIBHAI MEHTA JEKUWARBEN W/O DHIRAJLAL BHAGWANJIBHAI MEHTA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1	CA/8672/2015	14/08/2018	ROHIT KANJIBHAI MAHIJIBHAI,ROHIT GANGABHAI MAHIJIBHAI,JEETHIBEN GANGARAM,HARSHADBHAI GANGARAM,HANSABEN D/O GANGARAM MAHIJIBHAI,ANJNABEN D/O GANGARAM MAHIJIBHAI	MS SUDHA R GANGWAR	MAKANBHAI KALABHAI,MOHANBHAI KALABHAI,DEVJIBHAI KALABHAI,RANCHHODBHAI KALABHAI	RULE SERVED,UNSERVED EXPIRED (R)
2	CA/4652/2016	11/07/2019	GENERAL MANAGER,	MRS SUMAN KHARE	PATEL RAMESHBHAI SHANABHAI,CONTEMPT OFFICER	RULE SERVED,RULE SERVED BY DS
3	CA/5924/2017	08/03/2019	DARJI MUKESHBHAI DAHYABHAI,CHAVDA NRUPATSINH ISHWARSINH,RAJPUT BALVANTSINH MOTISINH,SINDHI UNUS MOHHAMAD MURADKHAN,GAUSWAMI JAGDISH BHARTHI KALU BHARTHI,TRIVEDI KIRITKUMAR VASUDEVBHAI,DABHI VIJAYSINH KANCHUSINH,PARMAR JASVANTSINH KESHARSINH,DESAI KARAMSHIBHAI MALABHAI,PATEL BHEMAJIBHAI DHANRAJBHAI	MS ASHLESHA M PATEL	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,DISTRICT SUPERINTENDENT OF POLICE,DESAI AMRUTBHAI DHANABHAI,MUJI GANESHBHAI KARSHANBHAI,PARMAR MEHERJI BAGHAJI,BEGADIA NETHABHAI SHAKRABHAI,WAGHELA KITUBHAI HIRUBHAI,SINDHI AYUBBHAI FAIZMOHMAD,CHHATRALIA KEVABHAI GALALBHAI,BHATHI DILAWARSINH PRATAPSINGH,PARMAR SAVITABEN MERAJI,PARMAR JAYDEEPBHAI MERAJI,PARMAR PINALBEN MERAJI	,GOVERNMENT PLEADER,NOTICE SERVED,UNSERVED EXPIRED (N)
4	CA/6132/2017	16/03/2018	TALAKSINH GAANGJI GALA THROU. POA JAYVIRSINH VIKRAMSINH JADEJA,MITESH TALAKSINH GALA THROUGH POA JAYVIRSINH V JADEJA	(MR PRANAV S DAVE),MR SHIVANG M SHAH	LEGAL HEIRS OF LATE JIVRAJ VERSINH,SONBAI JIVRAJ VERSINH SHAH,KANJI JIVRAJ SHAH,PREMJI JIVRAJ SHAH,MANILAL JIVRAJ SHAH,CHANDRAKANT JIVRAJ SHAH,LEGAL HEIRS OF LATE UMARSINH SHAH,RATANBEN UMARSINH SHAH,KHUSHAL UMARSINH SHAH,MAHENDRA UMARSINH SHAH,RANJANBEN UMARSINH SHAH,REKHABEN UMARSINH SHAH,LEGAL HEIRS OF LATE NANJI VERSINH SHAH,AMRUTBEN NANJI SHAH,HARAKHCHAND NANJI SHAH,ANIL NANJI SHAH,HARESH NANJI SHAH,PREMILA NANJI SHAH,NANDABEN NANJI SHAH,HANSHA NANJI SHAH,LEGAL HEIRS OF LATE HIRJI VERSINH SHAH,MONGHIBEN HIRJI SHAH,KISHOR HIRJI SHAH,RASHMIBEN HIRJI SHAH,PRABHABEN HIRJI SHAH,ARUNABEN HIRJI SHAH,NITABEN HIRJI SHAH	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR MEHUL S SHAH,MR SAMIR AFZAL KHAN
5	CA/2875/2018	18/04/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJESHBHAI LALKABHAI BHABHOR,JAY AMITBHAI SHAH,ROHINI SINGH,SIDHHARTH VARADARAJAN FOUNDING EDITOR, THE WIRE,SIDHARTH BHATIA FOUNDING EDITOR, THE WIRE,M.K.VENU FOUNDING EDITOR, THE WIRE,MONOBINA GUPTA MANAGING EDITOR, THE WIRE,PAMELA PHILOPOSE PUBLIC EDITOR, FOUNDING EDITOR, THE WIRE,FOUNDATION FOR INDEPENDENT JOURNALISM	
6	CA/2876/2018	18/04/2018	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJESHBHAI LALKABHAI BHABHOR,JAY AMITBHAI SHAH,ROHINI SINGH (AUTHOR OF THE DEFAMATORY ARTICLE),SIDHHARTH VARADARAJAN (FOUNDING EDITOR, THE WIRE),SIDHARTH BHATIA (FOUNDING EDITOR, THE WIRE),M.K.VENU (FOUNDING EDITOR, THE WIRE),MONOBINA GUPTA,PAMELA PHILOPOSE (PUBLIC EDITOR,FOUNDING EDITOR,THE WIRE),FOUNDATION FOR INDEPENDENT JOURNALISM	

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7	CA/2877/2018	30/04/2018	BHAVUBHA KANBHA (EXPIRED) SINCE DECEASED THROUGH HIS LEGAL HEIRS,ASHUBA BHAVUBHA DAIYA WIDOW OF BHAVUBHAI KANBHAI DAIYA,KHUMANSINH BHAVUBHA DAIYA (SON),RAYSANGBHAI BHAVUBHA DAIYA (SON),DILIPSINH BHAVUBHAI DAIYA (SON),DHARMENDRASINH BHAVUBHAI DAIYA,SAJJANBA DAUGHTER OF BHAVUBHAI DAIYA AND WIFE OF GUMANSINH DODIYA,SHYAMBA DAUGHTER OF BHAVUBHA DAIYA AND WIFE OF DIPSANGBHAI MORI	MR JINESH H KAPADIA	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
8	CA/2878/2018	30/04/2018	MANUBHAI KANJIBHAI ALIAS MANU KANBHAI SINCE DECD. THROUGH HIS LEGAL HEIRS,JORAVARSINH MANUBHA,PRATAPSINH MANUBHAI,GAJRABA DAUGHTER OF MANUBHA AND WIFE OF GAGJIBHAI SOLANKI,VASANTBA D/O MANUBHA AND WIFE OF DILIPSINH PADHIYAR,RAJUBA D/O MANUBHA AND W/O KANAKSINH DODIYA,NIRUBA D/O MANUBHA AND W/O VANRAJSINH MORI	MR JINESH H KAPADIA	THE STATE OF GUJARAT,THE EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
9	CA/2879/2018	30/04/2018	GATORBHAI GAGJIBHAI DODIYA (EXPIRED) SINCE DECD. THROUGH LEGAL HEIRS,VANRAJSINH GATORBHAI DODIYA,RANJITSINH GATORBHAI DODIYA	MR JINESH H KAPADIA	THE STATE OF GUJARAT,EXECUTIVE ENGINEER, LIMBDI BRANCH	,GOVERNMENT PLEADER
10	CA/2880/2018	30/04/2018	KARSHANBHAI BHAVSANGBHAI DODIYA (EXPIRED) SINCE DECD. THROUGH HIS LEGAL HEIRS,JAYABEN KARSANBHAI DODIYA W/D OF KARSANBHAI BHAVSANGBHAI DODIYA,GAMBHIRSINH KARSANBHAI DODIYA (SON),CHANDUBHAI KARSANBHAI DODIYA (SON),VIKRAMSINH KARSANBHAI DODIYA (SON),ANUBEN D/O KARSANBHAI DODIYA AND W/O DILIPSINH JADAV,KUSUMBA D/O KARSANBHAI DODIYA AND W/O KANUBHA RATHOD,GITABA D/O KARANBHAI DODIYA AND W/O HEMBHAI SOLANKI	MR JINESH H KAPADIA	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
11	CA/2881/2018	30/04/2018	THAKARSHIBHAI POLABHAI DALWADI SINCE DECD. THROUGH HIS LEGAL HEIR,KISHORBHAI BHIKHABHAI THAKARSHIBHAI HADIYAL (DALWADI)	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
12	CA/2882/2018	04/05/2018	SUBHASHBHAI NATHABHAI PATEL,	MR DIPAN DESAI	KANUBHAI MANIBHAI PATEL,STATE OF GUJARAT,REGISTRAR CO-OPERATIVE SOCIETIES GUJARAT STATE,DISTRICT REGISTRAR CO-OPERATIVE SOCIETIES ARAVALLI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
13	CA/2883/2018	29/11/2018	MOTA KAJLIYANA GRAM PANCHAYAT THROUGH ITS SARPANCH AND AUTHORIZED PERSON DANGAR MERAMBHAI KANABHAI,KANJHADI GRAM PANCHAYAT THROUGH ITS SARPANCH AND AUTHORIZED PERSON CHUCHAR MUKESHBHAI RANABHAI,KANJA GRAM PANCHAYAT THROUGH ITS SARPANCH AND AUTHORIZED PERSON VANVI PREMJIBHAI KANJIBHAI,NAVADA GRAM PANCHAYAT THROUGH IS SARPANCH AND AUTHORIZED PERSON JAVIYA PUSHPABEN VITTHALBHAI,POKAR KANTIBHAI GANGDASBHAI,CHUCHHAR KARSHANBHAI RANABHAI,NAYANKUMAR JADAVBHAI KALOLA,IKBALBHAI SULEMANBHAI JETHWA,YASINBHAI HAJIHUSSENBHAI AAGVAN,PRAMODBHAI AALABHAI VANVI MEMBER VANTHALI NAGAR PALIKA,MAYURBHAI MANSUKHBHAI TILVA MEMBAR VANTHALI NAGAR PALIKA,RIPESHKUMAR ARVINDBHAI BARIYA MEMBER, VANTHALI NAGAR PALIKA,NIKUNJKUMAR VALLBHBHAI HADVANI,PRASHANTBHAI MAHESHBHAI VAJA MEMBAR, VANTHALI NAGAR PALIKA	,MR AJ YAGNIK	VANTHALI NAGAR PALIKA THROUGH ITS PRESIDENT HUSENABEN HUSSAINBHAI SODHA,THE STATE OF GUJARAT,THE COMMISSIONER GEOLOGY AND MINERALS OFFICE,,COLLECTOR SHRI,,THE ASSISTANT GEOLOGIST,THE MAMLATDAR AND EXECITIVE MAGISTRATE,JAGDISHBHAI BAVANBHAI DANGAR,COMMISSIONER, GEOLOGY AND MINERALS OFFICE	,MR SATYAM Y CHHAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
14	CA/2884/2018	09/07/2018	ALKESHKUMAR GORDHANBHAI PATEL,DIPANBHAI RANJITBHAI PATEL,RANJANBEN SHASHIKANTBHAI PATEL,MAYABEN HITESHKUMAR PATEL,MEHULKUMAR KANTIBHAI PATEL	MR SALIL M THAKORE	STATE OF GUJARAT,MANAGER, DENA BANK,ASSISTANT/DEPUTY CHARITY COMMISSIONER, SURAT,THAKORBHAI BHULABHAI PATEL	,GOVERNMENT PLEADER
15	CA/2885/2018	30/08/2018	MANHARBHAI LALLUBHAI PATEL SINCE DECD. THROUGH LEGAL HEIRS SANGITABEN WD/O MANHARBHAI PATEL,JASHUMATIBEN BHADRESHKUMAR PATEL,HARSHABEN MAHESHCHANDRA SHAH,RASHMIBEN RAJENDRAKUMAR CHAWDA,JYOTSHNABEN RAMESHBHAI ROHIT,BHARTIBEN SHIRISHBHAI ZAVERI SINCE DECD. THROUGH LEGAL HEIR HEMENDRA S JHAVERI,JAYMINIBEN JANAKBHAI ADHVARYU,HASHMUKHBHAI AMBALAL PATEL,USHABEN RAJENDRAKUMAR SHASTRI,JAYANTI DAVDBHAI VANKAR,ANILBHAI CHHOTUBHAI PATEL	,MR DIPAK R DAVE	BARODA RAYON CORPORATION THROUGH AUTHORIZED SIGNATORY,GENERAL MANAGER, BARODA RAYON CORPORATION,STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER, DIST. SURAT	,MR NK MAJMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
16	CA/2886/2018	14/06/2018	MAKWANA PUNAMBHAI RAMJIBHAI,Jadav Savitaben Laxmanbhai,Parmar Vainodbhai Vidhhalbhai,Desai Mukudkumar Pankajbhai,Kapadiya Vinodbhai Pujabhai,Jadav Jyantibhai Dhanjibhai,Solanki Naynaben Punambhai,Dantani Dipak Ramanlal,Anjan Dipak Ramanlal,Jadeja Shaileshbhai Chhaganbhai,Kailesh Alkesh Kantilal,Parmar Rameshbhai Ambaram,Parmar Kashiben Fusabhai,Parmar Vinodbhai Lakshmanbhai,Leuva Kamlesh Chimanbhai,Aagja Rameshbhai Shankarbhai,Aagja Santokben Sureshbhai,Aagja Rajeshbhai Aatmaram,Ravat Gautambhai Vithhalbhai,Parmar Dashrathbhai Dhirubhai,Ravat Shivabhai Somabhai,Parmar Shaileshbhai Girishbhai,Parmar Dhanjibhai Somabhai,Bhunava Valjibhai Ganeshbhai,Bhunava Piyushbhai Chinubhai,Bhunava Vidhallbhai Ganeshbhai,Patel Dilipbhai Nathabhai,Parmar Bhachibhai Nanjibhai,Rathod Vidhallbhai Kachrabhai,Parmar Ishwarbhai Madhabhai,Rathod Govindbhai Somabhai,Rathod Bhikhabhai Khushalbhai,Patel Ashokkumar Kalidas,Maheriya Amratbhai Kalidas,35 Rana Laxmiben Bhikhabhai,Parmar Mahendra Mangaldas,Parmar Ranjanbhai Jayantibhai,Parmar Bharatbhai Pujabhai,Ravat Sureshbhai Motibhai,Aagja Santokben Ambalal,Parmar Girdharbhai Gobarbhai,Parmar Kailashben Rameshbhai,Aagja Ritaben Rajeshbhai,Parmar Sendhabhai Somabhai,Parmar Khemabhai Dhulabhai,Parmar Bhikhiben Mangaldas,Aagja Vipulbhai Bijalbhai,Aagja Pushpaben Jitendrabhai,Aagja Bhikhiben Keshavlal,Ravat Sureshbhai Gemarbhai,51 Chavda Sureshbhai Bhikhabhai,Parmar Sunilbhai Ramabhai,Ravat Bharatbhai Mangaldas,Parmar Gangaben Bhikhabhai,Aagja Fulchebhai Keshavlal,Parmar Kamlaben Dashrathbhai,Parmar Somji Nanjibhai,Parmar Maniben Hargovindbhai,Vankar Yogendra Parsotambhai,Aagja Shangarben Navinbhai,Ravat Babubhai Somabhai,Rajjput Indrapalising Rajalsing,Parmar Ramabhai Pujabhai,Nai Gangaram Mankaprasad,Parmar Bhagvatiben Khanabhai,Rajput Vianysing Shrinarayan,Aagja Champaben Fulchanbhai,Ravat Shankarbhai Somabhai,Vaghela Bhikhabhai Nathabhai,Ravat Champaben Babubhai,Ravat Babubhai Gemarbhai,Paramr Ashokbhai Keshavlal,Chauhan Shriramsing Rambhajansing,Chauhan Shyamsing Magrusing,Thakur Omprakashsing Devnathsing,Yadav Ramsamuj Ramdas,Pathak Yaduvesh Lalchand,Nayi Babubhai Harvahin,Yadav Maharajdin Ramashre,Kori Dipakkumar Ramfer,Rajput Suresh Vikramsinng,Rajput Udeyraj Ramsumersing,Shatriy Sureshsinh Ramprasadsinh,Chauhan Batashasinh Adhyaysinh,Kalavati Gokulsinh Chuhan,Parmar Ramsevak Bansilal,Chauhan Radheshyam Ramkuber,Chauhan Dharmendraprakash Haribera,Thakor Bharatji Jivanji,Jallar Babubhai Jallar,Chauhan Darasinh Brijnathsinh,Aagja Pratapbhai Keshavbhai,Rajput Harinarayan Arjunasinh,Yadav Nareshbhai Tulsidas,Yadav Kantaben Tulsidas,Chauhan Narendrasinh Rammanorath,Rajput Pakajsinh @ Udaybhansinh,Rajput Surendrapratap Rabahadur,Solanki Nitin Narayanbhai,Solanki Sureshbhai Raychandbhai,Rathod Taraben Dashrathbhai,Parmar Bhupendrabhai Bhikhabhai,Ravat Harshadbhai Muljibhai,Ravat Armratbhai Nathhubhai,Ravat Rameshbhai Shankarbhai,Parmar Laxmanbai Hirabhai,Parmar Jiviben Megabhai,Rathod Krishnaben Parsotambhai,Thakor Vikrambai Jivabhai,Solanki Kishorbhai Raymahel,Aagja Nileshbhai Bipinbhai,Parmar Rajesh Maganbhai,Parmar Ramiben Muljibhai,Jadav Kuvarben Ramanbhai,Parmar Kamlaben Gautambhai,Desai Pankajbhai Punambhai,Parmar Chimanbhai Ranchodbhai,Parmar Bhogilal Vikrambhai,Solanki Surendrabhai Pujabhai,Dantani Ashokbhai Jamaubhai,Gudvani Prakashbhai Hemantdas,Parmar Ramilaben Parsotambhai,Anjan Rakeshkumar Ramanlal,Parmar Pravinbhai Laxmanbhai,Solanki Maganbhai Talshibhai,Leuva Dhavalbhai Manubhai,Parmar Maheshbhai Pujabhai,Rathod Jashubhai	,MR VK JOSHI	OFFICIAL LIQUIDATOR APPONITED BY HIGH COURT OF GUJARAT FOR STAR OF GUJARAT TEXTILE MILLS LTD,Manager,,Manager,,Textile Labour Association,	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
17	CA/2887/2018	04/09/2018	BIKHABHAI KALABHAI HARSODA,DEVRAJBHAI KALABHAI HARSODA	(MR NIKHIL S KARIEL)	STATE OF GUJARAT THROUGH SECRETARY,COLLECTOR, RAJKOT,UNIVERSAL COPPER AND ROLLING MILLS THROUGH PARTNER,KISHORLAL PRABHULAL GHIYA,NALINKANT RATILAL GHIYA	,MR AMAR D MITHANI
18	CA/2888/2018	10/07/2018	YOGHESHBHAI RAMUBHAI PATEL,SHARDABEN RAMESHBHAI PATEL,HARDIKBHAI KANTIBHAI MAYAVANSHI,MITTALBEN DENNYBHAI BHANDARI,VIJAYBHAI CHHOTBHAI PATEL,SHOBHANABEN MUKESHBHAI PATEL,KALPANABEN RAJESHBHAI HALPATI,BHAVESHBHAI RAMUBHAI PATEL,INDUBHAI JAYENTIBHAI DODIYA,ASHOKBHAI KHANDUBHAI PATEL,SUNILBHAI HIMATRAO PATEL	MR DIPAN DESAI	URMILABEN PRAFULBHAI MAYAVANSHI,STATE OF GUJARAT THROUGH SECRETARY, GOVERNMENT OF GUJARAT,DISTRICT DEVELOPMENT OFFICER, VALSAD DISTRICT,TALUKA DEVELOPMENT OFFICER, VAPI TALUKA PANCHAYAT, VAPI,TALATI CUM MANTRI, CHHARVADA GRAM PANCHAYAT	NOTICE SERVED BY DS,MR HS MUNSHAW
19	CA/2889/2018	18/06/2018	MANISHKUMAR RATILAL MAKWANA,	URMI H RAVAL	RAJESHBHAI KESHAJI THAKORE,RAJENDRASINH PATEL,KANTABEN KUNVARJI THAKORE,STATE OF GUJARAT THROUGH THE DESIGNATED AUTHORITY AND COMMISISONER OF HIGHER EDUCATION	
20	CA/2890/2018	27/06/2018	UMESHKUMAR HASMUKHLAL PATEL,VIPINBHAI KHUSHALBHAI KACHHIYA,ATULKUMAR MOHANBHAI PATEL,GOPALBHAI RAVJIBHAI KA. PATEL,CHANDRAKANTBHAI ZAVERBHAI PATEL,SHANTILAL MANIBHAI PATEL (BACHUBHAI),NAVINCHANDRA RAVJIBHAI PATEL,KIRTIKUMAR MANILAL SHAH,KETANKUMAR HASMUKHLAL PATEL,AMISHKUMAR CHANDRAKANT PATEL,THAKORBHAI MAGANBHAI CONTRACTOR,DINBALABEN THAKORBHAI CONTRACTOR,MINESHKUMAR MOHANBHAI PATEL,SHANKARLAL HIRALAL MANDORA	MR ASHISH H SHAH	SHAILESH ARVINDBHAI PATEL,KINJALBEN DIPESHKUMAR PATEL,KEYUR JAYANTILAL PATEL,MITESHKUMAR KRUSHNAKANT PATEL,KETANKUMAR PARSOTTAMDAS PATEL,JIGNESHKUMAR ARVINDBHAI SHAH,PRAGNESHKUMAR ARVINDBHAI PATEL,DIPESH RAJENDRABHAI PATEL,HIMESH JAYANTIBHAI PATEL,SWAPNIL DINUBHAI PATEL,STATE OF GUJARAT THROUGH THE SECRETARY,DISTRICT REGISTRAR, CO OPERATIVE SOCIETIES, ANAND,SUPERVISION OFFICER SHRI S C RATHWA,ANAND MERCANTILE COOPERATIVE BANK LIMITED,THE CHIEF ELECTION OFFICER C D PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR CHIRAG B PATEL
21	CA/2891/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MAHESHKUMAR DHARAMCHAND SHAH,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
22	CA/2892/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	PRABHATSINH KHUMANSINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
23	CA/2893/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RANA NATWARSINH GAMBHIRSINH,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
24	CA/2894/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	SATYENDRASINH SARDARSINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
25	CA/2895/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BAJUBEN MANSANG PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
26	CA/2896/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIRUBHAI RAMSANGBHAI,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
27	CA/2897/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIMMATSINH VAJESINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
28	CA/2898/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HIMMATSINH VAJESINH PARMAR,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
29	CA/2899/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI)	MANUBHAI BHIKHABHAI,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	

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30	CA/2900/2018	09/07/2018	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BAKORBHAI DEVJIBHAI,KALIDASBHAI BABARBHAI,THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	
31	CA/2901/2018	20/07/2018	KAMLESHBHAI HARIBHAI GORADIA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MUKESHBHAI ISHAWARLAL DEVDA,BEENABEN KAMLESHBHAI GORADIA	
32	CA/2904/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF KOYABHAI BUSHABHAI PARMAR,KAPURIBEN KOYABHAI PARMAR,SHANTABEN KOYABHAI PARMAR,TARABEN KOYABHAI PARMAR,RAMANBHAI KOYABHAI PARMAR,DAHIBEN KOYABHAI PARMAR,PARVATBHAI KOYABHAI PARMAR,JASHIBEN PARVATBHAI,VISHNUBHAI PARVATBHAI,HEERABEN PARVATBHAI,VITTHALBHAI PARVATBHAI	,MR VIMAL A PUROHIT
33	CA/2905/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF SHANABHAI BUDHABHAI PARMAR,BABLIBEN SHANABHAI PARMAR,GIRVABHAI SHANABHAI PARMAR,KOKILABEN SHANABHAI PARMAR,BHALABHAI SHANABHAI PARMAR	
34	CA/2906/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KANUBHAI KODARBHAI KHANT,	MR VIMAL A PUROHIT
35	CA/2907/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF RAVJIBHAI KODARBHAI KHANT,SHARDABEN RAVJIOBHAI KHANT,ARVINDBHAI RAVJIBHAI KHANT,PRAVINBHAI RAVJIBHAI KHANT,KIRTIBHAI RAVJIBHAI KHANT	
36	CA/2908/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	RANGITBHAI KODARBHAI KHANT,	MR VIMAL A PUROHIT
37	CA/2909/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	SAMANTBHAI KODARBHAI KHANT,	MR VIMAL A PUROHIT
38	CA/2910/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	NARVATBHAI BIJALBHAI PARMAR,BHARATBHAI BIJALBHAI PARMAR,BALUBHAI BIJALBHAI PARMAR,LEELABEN MANGALBHAI PARMAR,SHAILESHBHAI MANGALBHAI PARMAR,RAJESHBHAI MANGALBHAI PARMAR,NARVATBHAI BIJALBHAI	,MR VIMAL A PUROHIT
39	CA/2911/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHAIJIBHAI RATNABHAI PARMAR,	MR VIMAL A PUROHIT
40	CA/2912/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF KABHAIBHAI MOTIBHAI KHANT,CHHAGANBHAI KABHAIBHAI KHANT,KALABHAI KABHAIBHAI KHANT,SAVITABEN KABHAIBHAI KHANT,BHAYJIBHAI KABHAIBHAI KHANT,RAVJIBHAI KABHAIBHAI KHANT,BACHUBHAI KABHAIBHAI KHANT,BUDHABHAI KABHAIBHAI KHANT	
41	CA/2913/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	GOVINDBHAI DAHYABHAI KHANT,	
42	CA/2914/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	DAHYABHAI SOMABHAI MAHERA,	MR VIMAL A PUROHIT
43	CA/2915/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF CHHOTABHAI DAHYABHAI KHANT,BAIJIBEN CHHOTABHAI KHANT,SUDHABEN CHHOTABHAI KHANT,JASWANTBHAI CHHOTABHAI,SONIBEN CHHOTABHAI KHANT,RAMEELABEN CHHOTABHAI KHANT,REKHABEN CHHOTABHAI KHANT	
44	CA/2916/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KAMLABEN SHANABHAI MEHRA,	MR VIMAL A PUROHIT

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45	CA/2917/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHIKHABHAI GIRDHARBHAI KHANT,	MR VIMAL A PUROHIT
46	CA/2918/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF RAMABHAI MANGALBHAI KHANT,SHAVITABEN RAMABHAI KHANT,MAHENDRABHAI RAMABHAI KHANT,NEETABEN RAMABHAI KHANT,NARENDRABHAI RAMABHAI KHANT	
47	CA/2919/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF VAJABHAI MANGALBHAI KHANT,RAJESHBHAI VAJABHAI KHANT,SURAJBEN VAJABHAI KHANT,SUDHABEN VAJABHAI KHANT	
48	CA/2920/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	CHHATRASINH GIRDHARBHAI KHANT,	MR VIMAL A PUROHIT
49	CA/2921/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF KODARBHAI RUMALBHAI KHANT,KASHIBEN KODARBHAI KHANT,SURAJBEN KODARBHAI KHANT,KANUBHAI KODARBHAI KHANT,ANANDIBEN KODARBHAI KHANT,RAGITBHAI KODARBHAI KHANT,SAMATBHAI KODARBHAI KHANT,DECD. RAVJIBHAI KODARBHAI KHANT,SHARDABEN RAVJIBHAI KHANT,ARVINDBHAI RAVJIBHAI KHANT,PRAVINBHAI RAVJIBHAI KHANT,KIRTIBHAI RAVJIBHAI KHANT	
50	CA/2922/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF ISHWARBHAI MANGALBHAI KHANT,KOKILABEN ISHWARBHAI KHANT,SHOBHNABEN ISHWARBHAI KHANT,HANSABEN ISHWARBHAI KHANT,MITULBHAI ARVINDBHAI KHANT(MINOR) HANSABEN GUARDIAN OF MITULBHAI	
51	CA/2923/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	UDABHAI DAHYABHAI KHANT,	
52	CA/2924/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF NARVATSINH RAVESINH RAULJI,HARISHCHANDRA NARVATSINH RAULJI,ISHWARSINH NARVATSINH RAULJI,DHIRAJBEN NARVATSINH RAULJI	
53	CA/2925/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF GULABBHAI BHEMABHAI KHANT,SHANTABEN GULABBHAI KHANT,VIKRAMSINH GULABBHAI KHANT,KAILASHBEN GULABBHAI KHANT,MAYABEN GULABBHAI KHANT,DAXABEN GULABBHAI KHANT,HANSABEN GULABBHAI KHANT	
54	CA/2926/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	MEHTABSINH GULABSINH RAULJI,	
55	CA/2927/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	JITENDRASINH JASWANTSINH RAULJI,	
56	CA/2928/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF LAKHIBEN GULABBHAI PARMAR,CHANCHLABEN GULABBHAI PARMAR,DIVABEN GULABBHAI PARMAR,SHANTABEN GULABBHAI PARMAR,SANKALBEN GULABBHAI PARMAR	
57	CA/2929/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KESARISINH UDESINH RAULJI,	
58	CA/2930/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF UDABHAI BHEMABHAI KHANT,RATILAL UDABHAI KHANT,MANJULABEN UDABHAI KHANT	
59	CA/2931/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF PRABHATBHAI BHEMABHAI KHANT,SHIVIBEN PRABHATBHAI KHANT,CHATRASINH PRABHATBHAI KHANT,CHACHALBEN PRABHATBHAI KHANT,KAMLABEN PRABHATBHAI KHANT	

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60	CA/2932/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	SHANTABEN MOHANBHAI KHANT,	MR VIMAL A PUROHIT
61	CA/2933/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	DESAIBHAI BHEMABHAI KHANT,	MR VIMAL A PUROHIT
62	CA/2934/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BALWANTBHAI DAHYABHAI KHANT,	
63	CA/2935/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF CHANDUBHAI BHEMABHAI KHANT,MEENABEN CHANDUBHAI KHANT,SAROJBEN CHANDUBHAI KHANT,JAYENDRABHAI CHANDUBHAI KHANT,SHOBHNABEN JAYENDRABHAI KHANT,KULDEEPKUMAR JAYENDRABHAI KHANT,NISHABEN JAYENDRABHAI KHANT	
64	CA/2936/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	JASHIBEN BHARATBHAI KHANT,	MR VIMAL A PUROHIT
65	CA/2937/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	RAJENDRASINH MAKANSINH RAULJI,	
66	CA/2938/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	DAHYABHAI RUMALBHAI KHANT,	
67	CA/2939/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHUPENDRASINH LAXMANSINH RAULJI,	
68	CA/2940/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	SANJAYKUMAR TAKHATSINH RAULJI,	
69	CA/2941/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF PRATAPSINH MANSINH SOLANKI,DEVUBA PRATAPSINH SOLANKI,VANRAJSINH PRATAPSINH SOLANKI,KHUMANSINH PRATPSINH SOLANKI	
70	CA/2942/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	LEGAL HEIRS OF RUGHNATHSINH MANSINH RAULJI,SAJJANBEN RUGNATHSINH RAULJI,BHARATSINH RUGNATHSINH RAULJI,KIRITSINH RUGNATHSINH RAULJI,RAMEELABEN MAKANSINH SOLANKI	,MR VIMAL A PUROHIT
71	CA/2943/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	MAKANSINH UDESINH RAULJI,	
72	CA/2944/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	TAKHATSINH MANSINH RAULJI,	MR VIMAL A PUROHIT
73	CA/2945/2018	18/07/2018	GUJARAT ELECTRICITY BOARD, NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	VIKRAMSINH LAXMANSINH RAULJI,	
74	CA/2946/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KARANSINH UDESINH RAULJI,	
75	CA/2947/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	BHAGVANSINH UDESINH RAULJI,	
76	CA/2948/2018	18/07/2018	GUJARAT ELECTRICITY BOARD NOW GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	RAJENDRASINH UDESINH RAULJI,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
77	CA/2949/2018	27/08/2018	BHADRAKANT CHIMANLAL PARMAR,	MR NM KAPADIA	SARLABEN LALLUBHAI NAYAK W/O INDRAJIT DESAI,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,LALLUBHAI PARBHUBHAI NAYAK,SAVITABEN LALLUBHAI NAYAK,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,LALLUBHAI PARBHUBHAI NAYAK,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MANAN A SHAH
78	CA/2950/2018	27/08/2018	NIMISH MAHENDRA KAPADIA,HEMAL MAHENDRA KAPADIA	MR NIRAV C SANGHAVI	SARLABEN LALLUBHAI NAYAK W/O INDRAJIT DESAI,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,LALLUBHAI PARBHUBHAI NAYAK,SAVITABEN LALLUBHAI NAYAK,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,LALLUBHAI PARBHUBHAI NAYAK,AMRUTBHAI LALLUBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,SARLABEN LALLUBHAI NAYAK W/O INDRAJEET DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI,GUNVANTBHAI LALLUBHAI NAYAK,PRAFULBHAI LALLUBHAI NAYAK,NITINBHAI LALLUBHAI NAYAK,GEETABEN LALLUBHAI NAYAK W/O NATUBHAI DESAI,SUREKHABEN WD/O AMRUTBHAI LALLUBHAI,MAHESHBHAI AMRUTBHAI DESAI	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MANAN A SHAH
79	CA/2951/2018	27/08/2018	NIMISH MAHENDRA KAPADIA,HEMAL MAHENDRA KAPADIA	MR NIRAV C SANGHAVI	SARLABEN LALLUBHAI NAYAK W/O INDRAJIT DESAI,SPECIAL LAND ACQUISITION OFFICER,GOVERNMENT OF GUJARAT	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MANAN A SHAH
80	CA/2952/2018	30/07/2018	PRAKASH NANJIBHAI BHAGORA,	AADITYA D BHATT,CHANDNI S JOSHI	GUJARAT PUBLIC SERVICE COMMISSION,STATE OF GUJARAT,JITESHKUMAR JIVABHAI MORI,MANUBHAI DHARMESHIBHAI KHIMANI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
81	CA/2953/2018	25/07/2018	NIRALIBEN BHARATBHAI TRIVEDI,DAMINIBEN MADHUKAR TRIVEDI,MILAN KANAIYALAL THAKKAR,ALPA DHIRAJ ANAND,NAINABEN YOGESHBHAI SUTARIYA,FALGUNIBEN KETANBHAI JOSHI,CHIRAGBHAI VINODCHANDRA CHAUHAN,KURUVILLA POTHEN,DHARMEDNRABHAI NARNARAYANBHAI BAROT,MUKUNDBHAI HARGOVANDAS DESAI,MAHESHKUMAR MANGALPRASAD BHATT,JASHWANTLAL BABULAL PATEL,SHILPABEN ASHISHBHAI PANCHAL,ARVINDBHAI HIMMATLAL PATHAK,VIJAYKUMAR RAMESHCHANDRA TRIVEDI,DIPAKBHAI BHOGILAL PATEL,JAYESH PRAVINSAGAR SATYAPANTHI,VIRAMBHAI RAMABHAI DESAI,ANILABEN NATVARLAL PATWA,KIRAN KISHORBHAI GAJJAR,MANUBHAI MATHURBHAI PATEL,RAMESH MANNALAL VAJPAI,JIJIBEN MATAMBHAI BHARWAD,KAILASBA ANANDSING KUMVAT,JITENDRABHAI VARSANSHIBHAI PATEL,VIPULBHAI DINESHBHAI PATEL,HIMMATBHAI VITTHALBHAI PATEL,SHAILESHBHAI NATVARBHAI PATEL,MITTALBEN JIGNESHBHAI SHAH,KALPANABEN GHANSHYAMBHAI SHAH,EKTA RASHESHBHAI MODI,RAJESHKUMAR GANDALAL PATEL,MAHENDRABHAI GANDALAL PATEL,ALPA DHIRAJ ANAND	MS MEGHA JANI	MANJULABEN RATILAL AND BROTHERS,MANJULABEN RATILAL,INDIRADEVI GYANCHAND,KIRANDEVI MILAPCHAND,JASHUMATI BABULAL,DHIRAJLAL BHOGILAL GANDHI,DHIRAJLAL AJITRAI KHAJANCHAI,CHANDRAVADAN AJITRAI KHAJANCHAI,KIRITKUMAR AJITRAI KHAJANCHAI,HARGOVANDAS MOHANLAL,ANANDIBEN KESHAVLAL PATEL,VISHNUKUMAR REVANDAS PATEL,JIVANLAL AMBALAL,NAVINCHANDRA KALYANJI,PREMILABEN NAVINCHANDRA,GOMTIBEN SHIVLAL,JASHODABEN KANTILAL,NATVARLAL CHANDULAL,RANCHHODLAL KESHAVLAL,JAGDISHCHANDRA HARGOVINDDAS,NALINIBEN GOVINDLAL,ATMARAM CHELDAS,KAMLABEN NAGJIBHAI,RATILAL NAGJIBHAI,SHANTABEN RATILAL,RAMNIKLAL MOHANLAL,SHARDABEN RAMNIKLAL,HEMANTKUMAR SOMABHAI,LAXMIBEN NARANDAS,PADMABEN SHANTILAL,GOVINDLAL MANILAL,CHINUBHAI MANILAL,JAYANTILAL MAFATLAL,SUDHABEN JAYANTILAL,ISHWARLAL ATMARAM,KAILASHBEN VISHNUBHAI,AMBALAL REVANDAS,KANUBHAI REVANDAS,SHARDABEN REVANDAS,PRAJAPATI POPATLAL CHIKABHAI,MANDEVABHAI POPATLAL PRAJAPATI,NATVARLAL CHANDULAL PATEL,HASUMATI NAVINCHANDRA,OM DHARMAJIVAN ASSOCIATION AND ITS MEMBERS,RAJENDRAKUMAR LAXMANDAS NAKODA DARSHAN CO-OP HSG. SOC. LTD, MEMBERS,DALAL SUKHRAMDAS VARSANI,S N PURANI,ARVINDBHAI M BHAVSAR,BHARATKUMAR C SHAH,R G PATEL,YOGESHBHAI C SHAH,ARUNKUMAR S VAIDHYA,USHABEN V SHAH,M M BHATT,S J GOHEL,R B SHAH,PRAVIN R DIVASALI,KIRIT KANTILAL THAKAR,PRASHANTKUMAR R TRIVEDI,BOPOLIN RODRINGS,GAUTAMBHAI J SHAH,MINABEN K CHIKHALIKAR,MADHUKANTABEN VYAS,RUPANG S DAVE, KASHYEEPBEN R DAVE,SAMIR MANOJKUMAR PRITAMDAS, PRITAMDAS KARAMCHAND,OMPRAKASH PAL/ADARSH LAXMIPAL,OMPRAKASH PAL/ADARSH LAXMIPAL,M C SAIYANG, NARMANAI SAIYANG,SARASWATI K KOTA,DILIPKUMAR CHIMANLAL PUROHIT,VIMLABEN S SHARMA,SANATKUMAR M MEHTA,DILIPKUMAR TILAKRAM,JAYSHREEBEN JAYESHKUMAR PARIKH, JAYESHKUMAR BALKRUSHNA PARIKH,IFANIYAM R CHRISTI, B E CHRISTI,LAXMIBEN MOHANLAL, MOHANLAL GANGLANI,VINODCHANDRA PARSHOTTAMDAS CHAUHAN,SNEHLATABEN SUBHASHBHAI CHOLKAR,SATISH JAYANTILAL MRUT,KISHORBHAI MOHANBHAI GAJJAR,NIRMALKUMAR KISHANLAL JAIN,V K GUPTA,KISHORIBEN N SHAH,SMT DOSHI,M C LODIYA,B K SHARMA,MAHESHBHAI SHANKARLAL SHAH,RAVI SHUKLA,A K TAPALU,MANOHAR MATHUR,CHAMPAKLAL JETHALAL,NALINIBEN GOVINDBHAI PATEL,RAJUBHAI NATHABHAI,SOHANKUMAR SARABHAI, DIPIKABEN SABINKUMAR,SHANTABEN RATILAL, JAGDISH RATILAL, NARESH RATILAL,NILAMBEN KIRITBHAI WD/O RATILAL, SAMIR KASHYAP KIRITBHAI, SAMIR NIVAR KIRITBHAI,ASHWINKUMAR CHHOTALAL, PRESIDENT OF KRUPANIDHI CORPORATION AND MEMBERS,PRAVINBHAI SABHASHANKAR SHUKLA,NILESH CHAMPAKLAL SHAH,ILABEN PATEL,A K GUPTA,RAMESHBHAI M RAJPUT,PANKAJBHAI P KHANNA,PRAFULBHAI GIRDHARDAS GUJARATI,ASHOKKUMAR POPATLAL JANI,MOHINDARSING CHATWALA,MINOTIPRASAD MUKARJEE,K R PADMANABHAN,PARIMAL PANDYA,MEMBERS OF NANDKUNWAR ASSOCIATION, ASHOK SAKALCHAND PATEL, ROHIT SAKALCHAND PATEL,HEMANT SOMABHAI GUNVANTKUMAR SOMABHAI PANKAJ	

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82	CA/2954/2018	03/05/2019	THAKOR KALUSING MADARSING,	MR. NISHIT P GANDHI	RABARI HARCHANDJI HALAJI,KANBI HAMIRJI SAVAJI,KANBI DAHYAJI SAVAJI,KANBI BHALAJI SAVAJI,KANBI BHERAJI SAVAJI,LEGAL HEIRS OF DECEASED KANBI DHANAJI HEMAJI,GHACHI JAMNABEN D/O KHETAJI MAGNAJI AND WD/O BHAGWANJI GALAJI GHANCHI,JETHIBEN WD/O DHANAJI HEMAJI KANBI,TEJAJI DHANAJI KANBI,NASAHJI DHANAJI KANBI	,RULE SERVED BY DS
83	CA/2955/2018	27/08/2018	NATWARLAL KESHAVJIBHAI (TRIVEDI) SINCE DECEASED,GIRISHKUMAR NATWARLAL TRIVEDI,BHARATBHAI NATVARLAL TRIVEDI,JAYSHRIBEN NATVARLAL TRIVEDI,VARSHABEN NATVARLAL TRIVEDI	MR JINESH H KAPADIA	THE SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
84	CA/2956/2018	07/08/2018	ANJUMANE ISLAM PRIMARY SCHOOL THRU PRINCIPAL TAHERA H PATHAN,MOHMADSAJID KAYAMUDIN RAJPUT,SHAKRA PARVIN MOHAMMADSAJID RAJPUT,MOHAMAD SUFIYAN MOHAMAD ZEESHAN,NISARAHMED NIYAZAHMED ANSARI,MOHAMMAD YASIN MOHAMMED HANIF KHARADI,ASHIF SHABBIRBHAI KURESHI,AHTASAMUDDIN RIYAZUDDIN PATHAN,TABREZKHAN VASIMKHAN PATHAN,ABDUL KALIM SIRAZUDDIN ANSARI,ABUBAKKAR MOHHAMEDYUSUF VALIULLAH	MR SALIM M SAIYED	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,POLICE INSPECTOR,MOHD. YUSUF MOHD. TASLIM ANSARI,LAL BABU TASRUDIN MANSURI,MOHD. DAUD MOHD ISHA SHAIKH,ABDUL KHALID,SAIYED SAJIDALI ABDULHAFIZ,SIRAJBHAI ABDUL HAFIZ SAIYED	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
85	CA/2957/2018	07/08/2018	EZAZHUSAIN MUNNAVARHUSAIN SHEKH,ZUBERHUSAIN ZAKIRHUSAIN ANSARI,JAMILHUSAIN ZAKIRHUSAIN ANSARI,YUSUFKHAN BANARASIKHAN,MOHAMMAD ISTABA MOHAMMED SHAFIK SHEKH,JIAULAHMED NASIMAKHTAR SHEKH,SARFARAZAHMED MOHAMMADKALIM ANSARI,SHAHIDALI MOHAMMADIDRISH ANSARI,MOHAMADKASIM RAMJANI,MOHAMMADMUJJAFAR ATARURREHMAN SHEKH,LIYAKATALI HAJIAMIRAHMED ANSARI	VEDANT J RAJGURU	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,POLICE INSPECTOR,MOHD. YUSUF MOHD TASLIM ANSARI,LAL BABU TASRUDIN MANSURI,MOHD DAUD MOHD ISHA SHAIKH,ABDUL KHALID,SAIYED SAJIDALI ABDULHAFIZ,SIRAJBHAI ABDUL HAFIZ SAIYED	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
86	CA/2958/2018	07/08/2018	FIROZ AHMED MOHAMMAD ARIF ANSARI,EZAJ AHMED ATIULLAH ANSARI,ISIYAKKHAN MUMTAZKHAN PATHAN	MR MAYUR RAJGURU	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION THRU MUNICIPAL COMMISSIONER,POLICE INSPECTOR,MOHD YUSUF MOHD TASLIM ANSARI,LAL BABU TASRUDIN MANSURI,MOHD DAUD MOHD ISHA SHAIKH,ABDUL KHALID,SAIYED SAJIDALI ABDULHAFIZ,SIRAJBHAI ABDUL HAFIZ SAIYED	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
87	CA/2959/2018	07/08/2018	ANJUMANE ISLAM PRIMARY SCHOOL THRU PRINCIPAL TAHERA H PATHAN,MOHMADSAJID KAYAMUDIN RAJPUT,SHAKRA PARVIN MOHAMMADSAJID RAJPUT,MOHAMAD SUFIYAN MOHAMAD ZEESHAN,NISARAHMED NIYAZAHMED ANSARI,MOHAMMAD YASIN MOHAMMED HANIF KHARADI,ASIF SHABBIRBHAI KURESHI,AHTASAMUDDIN RIYAZUDDIN PATHAN,TABREZKHAN VASIMKHAN PATHAN,ABDUL KALIM SIRAZUDDIN ANSARI,ABUBAKKAR MOHHAMEDYUSUF VALIULLAH	MR SALIM M SAIYED	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,POLICE INSPECTOR,JAVED DANISH MD. ALLAUDIN SHAIKH,MOHAMADNAUSHAD MD. AJIMOLLAH SHAIKH,RUKSANA EHSAMUDDIN ANSARI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
88	CA/2960/2018	07/08/2018	EZAZHUSAIN MUNNAVARHUSAIN SHEKH,ZUBERHUSAIN ZAKIRHUSAIN ANSARI,JAMILHUSAIN ZAKIRHUSAIN ANSARI,YUSUFKHAN BANARASIKHAN,MOHAMMAD ISTABA MOHAMMED SHAFIK SHEKH,JIAULAHMED NASIMAKHTAR SHEKH,SARFARAZAHMED MOHAMMADKALIM ANSARI,SHAHIDALI MOHAMMADIDRISH ANSARI,MOHAMADKASIM RAMJANI,MOHAMMADMUJJAFAR ATAURREHMAN SHEKH,LIYAKATALI HAJIAMIRAHMED ANSARI	VEDANT J RAJGURU	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,POLICE INSPECTOR,JAVED DANISH MD ALLAUDIN SHAIKH,MOHOMADNAUSAHD MD. AJIMOLLAH SHAIKH,RUKSANA EHSAMUDDIN ANSARI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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89	CA/2961/2018	07/08/2018	FIROZ AHMED MOHAMMAD ARIF ANSARI,EJAZ AHMED ATIULLAH ANSARI,ISIYAKKHAN MUMTAZKHAN PATHAN	MR MAYUR RAJGURU	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER,POLICE INSPECTOR,JAVED DANISH MD. ALLAUDIN SHAIKH,MOHAMADNAUSHAD MD. AJIMOLLAH SHAIKH,RUKSANA EHSAMUDDIN ANSARI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
90	CA/2962/2018	07/08/2018	ASIFBHAI LIYAKATBHAI ANSARI,	VASIM MANSURI	STATE OFGUJARAT,AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER,DEPUTY ESTATE OFFICERS (EAST ZONE) AMC,POLICE INSPECTOR,HET INFRAPROJECTS LLP	
91	CA/2963/2018	07/08/2018	AFZAL HUSEN ANWARALI ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICERS (EAST ZONE),POLICE INSPECTOR,HET INFRAPROJECTS LLP	
92	CA/2964/2018	07/08/2018	AKHTARHUSAIN MO YUNUSH ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORAITON,DEPUTY ESTATE OFFICER(EAST ZONE),POLICE INSPECTOR,HET INFRAPROJECTS LLP	,GOVERNMENT PLEADER,MR SATYAM Y CHHAYA,NANAVATI & CO.
93	CA/2965/2018	07/08/2018	MO AKRAM MO USMAN ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER,DEPUTY ESTATE OFFICERS (EAST ZONE), AHMEDABAD MUNICIPAL CORPORATION,POLICE INSPECTOR,HET INFRAPROJECTS LLP	
94	CA/2966/2018	31/01/2019	VIKRAMKUMAR MAHENDRAKUMAR MALVIYA,	MR HJ DHOLAKIA	RAJPIPLA NAGRIK SAHAKARI BANK LTD,GUJARAT STATE CO-OPERATIVE TRIBUNAL,NIKHILBHAI NATWARLAL MEHTA,PANKAJBHAI VIPINCHANDRA SHAH,ARVINDBHAI MANGALDAS PAREKH THROUGH HIS HEIR AND LR NILESH ARVINDBHAI PAREKH,ARVINDBHAI DAHYABHAI PATEL,AGAMSHARAN DHIRAJLAL PANCHOLI THROUGH HEIRS AND LR SADHASHARAN AGAMSHARAN PANCHOLI,SAMIRBHAI NAYANBHAI MEHTA,JAYANTIBHAI CHIMANLAL BHATIA THROUGH HEIRS AND LRS,MANSUKHBHAI FOGATBHAI VASAVA,SANATKUMAR SHANTILAL PARIKH,HEMANTBHAI JAYANTIBHAI BHATIA,AJAYBHAI JAYANTIBHAI BHATIA	NOTICE SERVED,MR BAIJU JOSHI,MR PA JADEJA
95	CA/2967/2018	31/01/2019	VIKRAMKUMAR MAHENDRAKUMAR MALVIYA,	MR HJ DHOLAKIA	RAJPIPLA NAGRIK SAHAKARI BANK LTD,GUJARAT STATE CO-OPERATIVE TRIBUNAL,NIKHILBHAI NATWARLAL MEHTA,PANKAJBHAI VIPINCHANDRA SHAH,ARVINDBHAI MANGALDAS PAREKH,ARVINDBHAI DAHYABHAI PATEL,AGAMSHARAN DHIRAJLAL PANCHOLI,SAMIRBHAI NAYANBHAI MEHTA,JAYANTIBHAI CHIMANLAL BHATIA,MANSUKHBHAI FOGATBHAI VASAVA,BHARATSINH M MANGAROLA,SANATKUMAR SHANTILAL PARIKH,HEMANTBHAI JAYANTIBHAI BHATIA,AJAYBHAI JAYANTIBHAI BHATIA	,NOTICE SERVED,MR BAIJU JOSHI,MR PA JADEJA
96	CA/2968/2018	07/08/2018	ASIFBHAI LIYAKATBAHI ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,GLOBAL REALITY CONSULTANCY	
97	CA/2969/2018	07/08/2018	MO AKRAM MO USMAN ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORAION,GLOBAL REALITY CONSULTANCY	
98	CA/2970/2018	07/08/2018	AKHATARHUSAIN MO YUNUSH ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,GLOBAL REALITY CONSULTANCY	
99	CA/2971/2018	07/08/2018	AFZAL HUSEN ANWARALI ANSARI,	VASIM MANSURI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORAITON,GLOBAL REALITY CONSULTANCY	
100	CA/2972/2018	25/09/2018	BHAVNAGAR DISTRICT PANCHAYAT,	MR HS MUNSHAW	MADHABHAI SHAMJIBHAI PATEL,STATE OF GUJARAT,LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR	,RULE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
101	CA/2973/2018	05/03/2019	JADHAV MANJUBEN VALABHAI,DHAPA JITENBHAI DHANJIBHAI,DANASHIYA RAMJIBHAI CHITTHARBHAI,DANASHIYA DHIRUBHAI SHEFABHAI,BARAIYA MANSUKHBHAI SUKHABHAI	MR MA SAIYAD	KAPTAR GOPALAK SEWA SAHAKARI MANDALI,STATE OF GUJARAT,COLLECTOR OF BHAVNAGAR,DIRECTOR GENERAL OF POLICE,POLICE INSPECTOR	GOVERNMENT PLEADER,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS DHRUMA U VYAS,MR. KARAN U VYAS
102	CA/2974/2018	27/11/2018	ADMISSION COMMITTEE FOR PROFESSIONAL UNDERGRADUATE COURSES THRU MEMBER SECRETARY,	GOVERNMENT PLEADER	PARUL UNIVERSITY,UNION OF INDIA,CENTRAL COUNCIL OF MEDICINE	,MR UDAYAN P VYAS,MR DEVANG VYAS
103	CA/2975/2018	20/09/2018	ADMISSION COMMITTEE FOR PROFESSIONAL UNDERGRADUATE COURSES THRU MEMBER SECRETARY,	GOVERNMENT PLEADER	PARUL UNIVERSITY,UNION OF INDIA,CENTRAL COUNCIL OF HOMEOPATHY	,UDIT N VYAS
104	CA/2976/2018	29/08/2018	MULJIBHAI GANGDAS ZALAVADIA SINCE DECEASED,RAMJIBHIA MULJIBHAI ZALAVADIA,JAYANTIBHAI S/O MULJIBHIA ZALAVADIA,DHIRAJLAL S/O MULJIBHAI ZALAVADIA,GUNVANTIBEN D/O MULJIBHAI ZALAVADIA,VARSHABEN D/O MULJIBHIA ZALAVADIA AND WIFE OF DIPAKBHAI MATALIYA,LADUBEN W/O MULJIBHAI ZALAVADIA	MS TRUSHA K PATEL	SANDIP RAMESHBHAI PATEL,DECEASED MANOJ GOVABHAI GAGIYA,MINABEN D/O MULJIBHAI ZALAVADIA	,MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI
105	CA/2978/2018	15/03/2019	ARAJANBHAI LADHABHAI PANKHANIYA,	MR MEHUL M MEHTA	STATE OF GUJARAT,MAMLATDAR, DWARKA,BABABHAI MEGHABHAI PANDIT,SAMJUBEN SANGANBHAI PANDIT	NOTICE NOT RECD BACK,MR SP MAJMUDAR,ARPIT R SINGHVI
106	CA/2980/2018	15/10/2018	TRUST OF SHREE RADHARAMAN DEV TEMPLE AND TEMPLES SUBORDINATE THERETO,	MR DIGANT M POPAT,NATASHA SUTARIA	SWAMI KESHAVPRAKASHJI GU. PU. NARAYN PRIYADASJI,JANAKBHAI MOHANBHAI PATEL,SHRI AJENDRAPRASADJI SHRI NARENDRAPRASADJI PANDE,SHRI NAGENDRAPRASADJI SHRI AJENDRAPRASADJI PANDE	MR MRUGEN K PUROHIT,MS DISHA N NANAVATY,MR SP MAJMUDAR
107	CA/2981/2018	15/02/2019	GRAM PANCHAYAT ANKOLWADI THRU SARPANCH RAMESHBHAI BACHUBHAI HIRAPARA,	MR YV VAGHELA	MOHANBHAI MANJIBHAI VASOYA,BAVANBHAI MANJIBHAI VASOYA,JAGABHAI GANGDASBHAI VAGHASIA,RASILABEN RANCHODBHAI LAKKAD,STATE OF GUJARAT,PRINCIPAL SECRETARY, REVENUE DEPARTMENT (APPEALS),DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,DISTRICT INSPECTOR OF LAND RECORDS	NOTICE SERVED BY DS,MR JAYESH M PATEL
108	CA/2982/2018	15/02/2019	GRAM PANCHAYAT ANKOLWADI THRU SARPANCH RAMESHBHAI BACHUBHAI HIRAPARA,	MR YV VAGHELA	RANCHODBHAI RAVJIBHAI LAKKAD,JAGABHAI GANGDASBHAI VAGHASIA,RASILABEN RANCHODBHAI LAKKAD,STATE OF GUJARAT,PRINCIPAL SECRETARY, REVENUE DEPARTMENT (APPEALS),DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,DISTRICT INSPECTOR OF LAND RECORD	NOTICE SERVED BY DS,MR JAYESH M PATEL
109	CA/2983/2018	28/09/2018	JAYSHREEBEN RAJENDRABHAI DAVE,	MS KJ BRAHMBHATT	BARODAY RAYON CORPORATION,GENERAL MANAGER BARODA RAYON CORPORATON,STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER	,MR NK MAJMUDAR
110	CA/2984/2018	19/12/2019	ASHFAQ AHMED KALAMUDDIN SIDDIKI,AEJEZ AHMED NASRUDIN SHEKH,ZAHID KHAN MOHAMMAD RAZA PATHAN,MOHAMMAD SALIM ABDUL GAFUR SHEKH,SALIK AHMEDMIYA SONIWALA,VASIK AHMEDMIYA SONIWALA,ZEBA VASIK SONIWALA,IRAZAHMED MOHAMMAD KALIM ANSARI,AFSANA BABUBHAI KURESHI	MR SALIM M SAIYED,MR BHAVIK R SAMANI	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,POLICE INSPECTOR,JAVED DANISH MR. ALLAUDIN SHAIKH,MOHOMADNAUSAHD MD. AJIMOLLAH SHAIKH,RUKSANA EHSAMUDDIN ANSARI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
111	CA/2985/2018	21/01/2019	ARTH CORPORATION THRU VIKEN NARANBAHI PRAJAPATI,	MR SHITAL R PATEL	HEIRS OF VIRABHAI DAHYABHAI,MANABEN BECHARJI,MOTIBEN BECHARJI,MELAJI BECHARJI,DECEASED PUNJIBEN THRU HER LEGAL HEIRS,JIVANJI MAFATJI,BHARATJI MAFATJI,GOTUSINH KALAJI,FATEHSINH KALAJI,JASWANTJI KALAJI,DARIYABEN KALAJI,SHAKIRABEN KALAJI,KISHORBHAI MAGANBHAI BAMBHROLIA,SHANTABEN W/O VIRABHAI ATABHAI,RAJNIKANT ATABHAI MAKWANA,MANJULABEN D/O ATABHAI MAKWANA,MANIBEN WD/O PUNAJI HANKAJI,MINOR ASHISH PUNAJI,LALSINGH PUNAJI	,RULE SERVED BY DS,MR NV GANDHI
112	CA/2986/2018	10/07/2019	DEVSIBHAI VIJABHAI CHARANIYA,BABUBHAI NATHUBHAI SOLANKI	,MR. NISHIT P GANDHI	STATE OF GUJARAT,DIRECTOR,,DISTRICT REGISTRAR(CO OPERATIVE SOCIETIES), GIR SOMNATH,COOPERATIVE OFFICER(MARKETING),MAHENDRABHAI MAGANLAL GATECHA,DHIRAJBHAI MANILAL CHAG,SHREE DRONESHVAR UNA JUTH SEVA SAHAKARI MANDALI LIMITED,SHREE MAHABAL SEVA SAHAKARI MANDALI LIMITED,SHREE SADGURU SEVA SAHAKARI MANDIALI LIMITED,SHREE SOMNATH VIVIDHH KARYAKARI SEVA SAHAKARI MANDALI LIMITED,SHREE TAPASVI VIVIDH KARYAKARI SEVA SAHAKARI MANDALI LIMITED,SHREE UNA TALUKA SEVA SAHAKARI MANDALI LIMILTED,SHREE AAMODRA AGRICULTURE AND INDUSTRIAL SEVA SAHAKARI MANDALI LIMITED,SHREE TAPOVAN UNA JUTH SEVA SAHAKARI MANDALI LIMITED,SHREE KHODIYAR UNA MAHILA JUTH SEVA SAHAKARI MANDALI LIMITED,SHREE SIDDHESHVAR JUTH SEVA SAHAKARI MANDALI LIMITED	,NOTICE SERVED BY DS,MR DILIP B RANA
113	CA/2987/2018	10/07/2019	TULSIDAS SAVALDAS LALVANI,ASHOKBHAI SAVALDAS LALVANI,KIRIT DEVMUL KAMVANI,YOGESH GULABRAY TILVANI,MADHAVDAS VISANDAS PAMNANI,MURLIDHAR GULABRAY DILVANI,SAGAR MAHENDRABHAI SOLANKI,DINESH CHUNILAL TILVANI,PREM DILIPBHAI KAMVANI,KAMVANI UMESH CHIMANLAL	,MR. NISHIT P GANDHI	STATE OF GUJARAT,DIRECTOR,,DISTRICT REGISTRAR(CO OPERATIVE SOCIETIES), GIR SOMNATH,COOPERATIVE OFFICER(MARKETING),KANAKSINH BABUBHAI NAKUM,FATESINH VERABHAI CHAUHAN,INDRABHA CHHAGANLAL KARTELA,HARESHBHAI RAMCHAND TILVANI,NANDVANLAL NIMUBEN DILWARBHAI,GOHIL GAMBHIRSINH NONDHANBHAI,TARUNKUMAR RAMCHAND TILWANI,BARAD MANUBHAI BHIKHABHAI,ARVIND UKABHAI NANDVANA,PESWANI BHAUNESHBHA AASANDAS,SHAH RUPESHBHAI HARKRISHNADAS,SHAH HIMANSHUBHAI JAGDISHBHAI,LALITBHAI TIRTHDAS LALWANI,RUPESHSINH KATHADBHAI SOLANKI,GOHIL HAMBHAI BALUBHAI,DIVECHA HITESHBHAI MUGATBHAI	NOTICE SERVED BY DS,NOTICE UNSERVED,MR DILIP B RANA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
114	CA/2988/2018	31/07/2019	KAMLESHKUMAR GOVINDLAL PATEL,RAVIKUMAR NARAYANPRASAD PATEL	RC JANI & ASSOCIATE	JAMINIBEN BHARATKUMAR PATEL PERSONALLY AND GUARDIAN OF MINOR DAUGHTER AMIBEN BHARATKUMAR PATEL,BHARATKUMAR PRABHUDAS PATEL,MANIBEN PRABHUDAS PATEL,HEIRS AND LEGAL REPSENTATIVES OF DECEASED PRAVINCHANDRA PRABHUDAS PATEL,SARMISHTABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL,RAMANLAL MANILAL PATEL,LEGAL HEIRS OF CHANCHALBEN AMBALAL,SITABEN WIDOW OF RAMABHAI KALYANBHAI,AMRISHBAHI RAMABHAI,BABUBHAI RAMABHAI,RAMESHBAHI RAMABHAI,VIDHYABEN WIDOW OF CHINUBHAI RAMABHAI,KIRITBHAI CHINUBHAI,VASANTBHAI CHINUBHAI,TUSHARBHAI CHINUBHAI,PANNABEN CHINUBHAI,LAXMIBEN WIDOW OF BALDEVBHAI NARANBHAI,KANTABEN NARANBHAI,SMITABEN WIDOW OF JAYENDRABHAI,ANIKET JAYENDRABHAI,ARJUNBHAI JAYENDRABHAI,DILIP NATWARLAL,RASHMIKABEN NATWARLAL,BHARTIBEN NATWARLAL,ANIRUDH NATWRLAL,SAVITABEN WIFE OF NATWARLAL,JYOTSNABEN WIDOW OF PRAVINCHANDRA PATEL,DEVENDRA SON OF PRAVINCHANDRA PATEL,BHUMIBEN DAUGHTER OF PRAVINCHANDRA PATEL	,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R)
115	CA/2989/2018	25/10/2018	INORBIT MALLS(INDIA) PRIVATE LIMITED,	MR SALIL M THAKORE	VIHAR CINE PRIVATE LIMITED THRU MANOJBHAI GOPALDAS SURVANSHI,VADODARA MAHANAGAR SEVA SADAN,ASSISTANT COMMISSIONER OF POLICE,POLICE INSPECTOR	
116	CA/2991/2018	01/11/2018	CHANDRAKANT DHIRUBHAI PATEL,KIRITBHAI DHIRUBHAIPATEL,GHANSHYAMBHAI DHIRUBHAI PATEL	MR SP MAJMUDAR,SHASHVATA U SHUKLA	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR (LAND REFORMS),MAMLATDAR AND A.L.T. (VADODARA CITY WEST),MANOJBHAI VINODCHANDRA SHAH	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
117	CA/2992/2018	01/11/2018	CHANDRAKANT DHIRUBHAI PATEL,KIRITBHAI DHIRUBHAI PATEL,GHANSHYAMBHAI DHIRUBHAI PATEL	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR (LAND REFORMS),MAMLATDAR AND A.L.T. (VADODARA CITY WEST),MANOJBHAI VINODCHANDRA SHAH	
118	CA/2993/2018	01/11/2018	CHANDRAKANT DHIRUBHAI PATEL,KIRITBHAI DHIRUBHAI PATEL,GHANSHYAMBHAI DHIRUBHAI PATEL	,MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR,,DEPUTY COLLECTOR (LAND REFORMS),MAMLATDAR AND A.L.T. (VADODARA CITY WEST),MANOJBHAI VINODCHANDRA SHAH	,DS AFF.NOT FILED (N),MR SATYAM Y CHHAYA
119	CA/2994/2018	01/11/2018	INOX LEISURE LTD THRU ASHWAL NIKHILBHAI DARU,	MR SP MAJMUDAR	RUCHI MALLS PVT LTD,RAJESH KUMAR JAIN,STATE OF GUJARAT THROUGH THE SECRETARY,POLICE INSPECTOR, A DIVISION,AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
120	CA/2995/2018	11/02/2019	BHAILALBHAI PUNJABHAI PRAJAPATI SINCE DECD THROUGH LH,JAVLANTBHAI BHAILALBHAI PRAJAPATI,PALLAVIBEN D/O BHAILALBHAI PRAJAPATI,PANKAJBHAI BHAILALBHAI PRAJAPATI	MR PARTHIV B SHAH	RAMANBHAI MAHIJIBHAI PATEL,CHHITUBHAI MAHIJIBHAI PATEL,CHIMANBHAI MAHIJIBHAI PATEL,DAHYABHAI MAHIJIBHAI PATEL,DHANLAXMIBEN CHIMANBHAI PATEL D/O MAHIJIBHAI LALLUBHAI PATEL,JASHIBEN HASMUKHBHAI AMIN D/O MAHIJIBHAI LALLUBHAI PATEL,SHANTILAL ALIAS JAYANTIBHAI MAHIJIBHAI PATEL SINCE DECD THROUGH LH,DILIPBHAI SHANTILAL PATEL,SHARDABEN SHANTILAL PATEL,VASANTIBEN VINODKUMAR PATEL D/O SHANTILAL PATEL,MAYABEN NAVINCHANDRA PATEL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
121	CA/2996/2018	15/04/2019	JASHUBHA JORSANGBHAI GOHIL,BHIKHUBHA JORSANGBHAI GOHIL	MR. HJ KARATHIYA	STATE OF GUJARAT,DEPUTY COLLECTOR,GORDHANBHAI BHIKHABHAI KODI,LEGAL HEIRS OF DECESED SURESHBHAI MAVSANGBHAI,LEGAL HEIRS OF DECEASED MEGHAJIBHAI SURSANGBHAI,HAMJIBHAI SURSANGBHAI,BHAVSANGBHAI SURSANGBHAI,NAGJIBHAI SURSANGBAHI,LUNSIBHAI SURSANGBHAI,ANUBEN WD/O MEGHRAJBHAI,LEGAL HEIRS OF DECEAED HATUBEN MEGHAJIBHAI PARMAR,BABUBHAI BACHUBHAI BHANDARI,DHARMENDRA BACHUBHAI BHANDARI,AGARSANG BACHUBHAI BHANDARI	
122	CA/2997/2018	23/11/2018	PARVATIBEN ISHWARBHAI MOHANBHAI THROUGH HEIRS,ISHWARBHAI MOHANBHAI PATEL,SHAILESHKUMAR ISHWARBHAI PATEL,BAKULABEN JAYANTIBHAI PATEL,PARESHBHAI ISHWARBHAI PATEL,VIRENDRABHAI ISHWARBHAI PATEL	MR HR PRAJAPATI	KASHIBEN CHATURBHAI PATEL,HARMANBHAI CHATURBHAI PATEL,RAMCHANDRA C PATEL,ASHWINBHAI CHATURBHAI PATEL,VASANTBHAI CHATURBHAI PATEL,URMILABEN HARMANBHAI PATEL,PADMABEN MANGANDAS PATEL,LALITABEN SHANTILAL PATEL DECD THR'HEIRS,CHANDRESH SHANTILAL PATEL,ANITABEN SHANTILAL PATEL,KOKILABEN KISHORBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
123	CA/2998/2018	04/12/2018	DINESHBHAI CHHOTAABHAI PATEL,	MR SP MAJMUDAR	STATE OF GUJARAT,HEIRS OF LATE SHRI MAHAJIBHAI DESAIBHAI SOLANKI,URBAN LAND TRIBUNAL THRU SECRETARY,BABUBHAI MAGANLAL MALI,JAYESHBHAI MANGALBHAI MALI,DINESHBHAI AMRUTLAL LIMBACIYA,MOHANBHAI MANGALBHAI MALI,PRAVATIBEN RAMSWARUP SHAH,FULSING RUPSING JADAV,MADHUBEN NARSINHBHAI MOCHI,KANUBHAI RANCHHODBHAI MALI,KALIDAS HIRABHAI MALI,KANUBHAI HIRABHAI MALI,DHARMESHBHAI BABUBHA MALI,SHIVABHAI MANGALBHAI MALI,BHAGWANDAS CHHATRASINH DEVADA,SUKHLAL MOHANBHAI MALI,NATUBHAI CHIMANBHAI MALI,KANTIBHAI CHIMANBHAI MALI,NARAYANBHAI MUKUNDRAV SLAUKE,PARVATIBENN KANUBHAI MALI,GITABEN JETHABHAI MALI,RAMCHANDRA MAMRAJ SHARMA MALI,VASANTBAHI ASARAM PATEL,MANJULABEN NARSINHBHAI PATEL,RAMILABEN AMRUTLAL LIMBACHIA,SHARDABEN LAXMANBHAI MALI,RAMANBAHI LAXMANBHAI MALI,NARENDRABAHI MOHANBHAI PANCHAL,MOHANBHAI SHANABHAI MALI,SHANABHAI PUNJABHAI MALI,KANAKSINH FULSING MAHIDA,AJAY P PANCHAL,NARENDRABAHMANILAL MISHTRI,BACHIBEN KANTIBHAI MALI,LAXMIBEN LAVJIBHAI SOLAMNI,RAMESHBHAI MOHANBHAI MALI,PREMABHAI MOHANBHAI MALI,AMARSING BHAILAL MALI,SHANTILAL MOHANBHAI MALI,ROHITBHAI MANUBHAI CHAVADA,GANPATBHAI DALSUKHBHAI MALI,CHHATRASINH DHULABHAI THAKORE,MANILAL SHANKARBHAI MALI,NARAYANBHAI SHANKARBHAI MALI,MANGALBHAI SHANKAERBHAI MALI,JYOTSANABEN MOHANBHAI MALI,RANCHHODBHAI NANABHAI MALI,KANCHANBHAI SOMABHAI MALI,ARJUNBHAI SOMABHAI MALI,RAJESHBHAI BACHUBHAI MALI,KIOKILABEN NANJIBHAI GODADIDA,RAMANBHAI CHANDULAL RAJPUT,URJIBEN KANTIBHAI MALI,RAJUBHAI MAJILAL PARMAR MALI,RAYAJIBHAI MELABHAI MALI,GUJARAT HOUSING BOARD THRU HOUSING COMMISSONER,GANPATBAH MAHAJIBHIA SOLANKI,KIRANBHAI GANPATBHAI SOLANKI,PRATAPBHAI GANPATBHAI SOLANKI,HEIRS OF LATE SMT SHANTABEN MAHAJIBHAI SOLANKI,KIRANBHAI GANPATBHAI SOLANKI,PRATAPBAHI GANPATBHAI SOLANKI	,GOVERNMENT PLEADER,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
124	CA/2999/2018	18/01/2019	DIPTI PRAKASHKUMAR RANA,PIYUSH NAVNITLAL PATEL,ZUBER MAHMOOD PATEL,RUPESH DINESHBHAI SHAH,HEMANTKUMAR PRAVINHAI BULSARA,CHETANKUMAR MANHARLAL PATEL,VIRANGKUMAR NANUBHAI LAD,SANJYAKUMAR RAMESHBHAI PATEL,PREMLATA KUMARI ASHUTOSH ANAND,SABHA RAJ RAMKAHELAVAN ARYA,RANJANKUMAR DHIRENDRA NATH JANA,JYOTI VINAY MENGHANI,NAMRATA DHARMENDRA JARIWALA,BHAVEN NIRMALBHAI TANDEL,DILIPKUMAR ARVINDKUMAR PATEL,GANESH DATTATRAY KALE,KUNWAR DURG VIJAY SINGH BALVEERSINGH YADAV,ASHISH BABULAL DHAMANIYA,HEMANTKUMAR BHUPENDRABHAI MEHTA,MANISHKUMAR KANAIYALAL RATHOD,BEENA DEVENDRA BALONI,ACHCHHELAL BANSHRAJ,YOGESH DEORAM PATIL,GAURANG RAJENDRA VESMAWALA,SATYAJIT NABINCHANDRA PATEL,SHIWANAND ROHIDAS SURYAWANSHI,JIGISHA NAGINBHAI PATEL,SHILPI AMIT GUPTA,RASIKA NEERAJ DHAVSE,AJAY KUMAR GAJADHAR RAI,LALITKUMAR TEJVEER SINGH SAINI,RAKESH MOTICHAND MAURYA,KHYATI DIVYESHKUMAR MISTRY,UDAI PRATAP NATHUNI PRASAD RAO,KALPANA CHATURBHAI MAHERIA,ARVIND KUMAR JAMMAL SINGH MUNGRAY,ARUN KUMAR ASWINI KUMAR JANA,JIGNASA VIMAL GOHEL,MEGHAL ASHWINKUMAR DESAI,NAVED ANJUM IBRAHIM MALEK,BHARATKUMAR ZAVERBHAI DHOLAKIYA,SURESHKUMAR RAMANAIAH KAILASA,AKA ARVINDKUMAR MUNGRAY,SMITA GUPTA MANIKANDAN MANNU,SANKITA JATIN PATEL,VIPULKUMAR AMIRBHAI KHERAJ,URVASHI VIKAS KAUSHAL,SUSHILKUMAR TEEKAMSINGH,SHWETA NISHANT SHAH,SHRUTI JAY SHUKLA,RAVI KANT RAMJEE RAI,PURNANNAD VISHWANATH BHALE,HARSHITKUMAR KISHORCHANDRA DAVE,PRAFULKUMAR VASHRAMBHAI TIMBADIYA,SHRINIWAS SHRIKANT ARKATKAR,KONDRAIVENDHAN BALAKRISHNNAN,DEBESH RANJAN DWIJESH RANJAN ROY,GIRIRAJSINH CHANDRASINH JADEJA	MR SALIL M THAKORE	AMIT JAYESHKUMAR SOLANKI,AJAY BHANUBHAI MAKWANA,PINALKUMAR JADAVBHAI ENGINEER,ANIL KUMAR MAHATO,SATISH RAJ GOYAL,SHAILESHKUMAR NATVARLAL PANDYA,MEHUL C PATEL,NIKUNJKUMAR GANESHBHAI PATEL,UNION OF INDIA,NATIONAL INSTIUTE OF TECHNOLOGY COUNCIL,BOARD OF GOVERNORS,SARDAR VALLABHBHAI NATIONAL INSTIUTE OF TECHNOLOGY	NOTICE SERVED BY DS
125	CA/2/2019	28/01/2019	AMIN SUMERU RASIKBHAI,KALIDAS GIRDHARDAS PATEL	HEMALI D SONI	STATE OF GUJARAT,DIRECTOR OF AGRICULTURE MARKETING AND RURAL FINANCE,CHINUBHAI SOMABHAI PATEL,MANAJI AMRAJI THAKORE,SHAH RAJENDRA RASIKLAL,PATEL BHAVESHBHAI NATHABHAI,RATHOD NATVARSINH BHIKHUSINH,PRAVINBHAI RATILAL PATEL,RATANSINH VISABHAI CHAUHAN,PATEL RAMANBHAI GOPALBHAI	,MR BM MANGUKIYA
126	CA/3/2019	15/02/2019	PARTNERS OF SHANTI CONSTRUCTION A PARTNERSHIP FIRM,ISHWARBHAI VALJIBHAI PRAJAPATI,BAKULBHAI HASMUKHBHAI VAKIL,ANILBHAI GORDHANBHAI PRAJAPATI,DIPAKBHAI BANSILAL SHAH	MR RUTVIJ S OZA	DULARI CONSTRUCTION THROUGH ITS MANAGING PARTNER SHRI HITESH PRAVINCHANDRA SHAH,RISHIRAJ DEVELOPERS,DIPAK PRAVINCHANDRA AMBANI,RAJENDRABHAI NARAYANBHAI PATEL	
127	CA/4/2019	18/03/2019	PAWAN KUMAR S/O UMA SHANKER PRASAD,AJAYKUMAR UPADHYAY S/O R N UPADHYAY,RENISON S/O ARVIN CHRISTIAN	MR KK SHAH	DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LTD,CHIEF PROJECT MANAGER,CHIEF PROJECT MANAGER,KANUBHAI C VANKAR S/O CHUNILAL VANKAR,VIJAY KISHAN GUPTA S/O RAMADHAR,BASANT KUMAR TRIPATHI S/O NATHURAM TRIPATHI	,NOTICE SERVED,NOTICE UNSERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
128	CA/5/2019	22/04/2019	CHUNAJI GALUJI THAKOR,	MR VAIBHAV A VYAS	KANKUBEN WD/O RAVJIBHAI MANGAJI,ATAJI MANGAJI KARTA HUF,KUNVARBEN BUDHAJI,NAGJIBHAI BUDHAJI HUF KARTA,URMILABEN ATAJI,SUMITRABEN ATAJI,RAMESH ATAJI HUF KARTA,MUKESH ATAJI HUF KARTA,JASHIBEN ATAJI MANGAJI,CHAKUBEN W/O NAGJIBHAI BUDHAJI,SHAH ROHITBHAI DALPATBHAI,AMIT JIVANBHAI DESAI,NAGJIBHAI ALIAS NAYANBHAI DALPATBHAI,MIT UPENDRABHAI,AMARSINH RAISINH THAKOR,MUSTKIN YUSUFBHAI,MOBINA IBRAHIMBHAI,HALIMABEN YUSUFBHAI,SUMAIYA ISHMAILBHAI RAJPURA,IBRAHIMBHAI DAUDBHAI RAJPURA,YUSUF DUADBHAI RAJPURA,MEHMUDA IBRAHIMBHAI RAJPURA,NURJAHA D/O ISHMAILBHAI SULEMANBHAI W/O MOHD HANIF DUADBHAI RAJPURA,SAMSUDIN IBRAHIMBHAI RAJPURA,HASINA IBRAHIMBHAI,SAIYED SAKIL KHURSID	NOTICE SERVED BY DS,REFUSED SERVED (N) (10),DS AFF.NOT FILED (N),MR S M SOJATWALA
129	CA/6/2019	21/11/2019	BHAVNABEN W/O GIRISHKUMAR ALIAS GIRDHARBHAI KANABAR,RASILABEN W/O BHUPATBHAI RAJPOPAT	JENIL M SHAH	JAYANTILAL AMRUTLAL GANGDEV,KRUNAL RAMESHBHAI GANGDEV,PRAVINCHANDRA AMRUTLAL GANGDEV	NOTICE SERVED BY DS
130	CA/7/2019	31/01/2019	RITABEN KETANBHAI PATEL,	MR.ADITYA J PANDYA	SHAILENDRASINH BHIKHUSINH BIHOLA,DESINGNATED OFFICER OF STATE OF GUJARAT,STATE OF GUJARAT,PRAVINBHAI DAHYABHAI PATEL	
131	CA/8/2019	11/03/2019	SUGRABIBI SIDHUKHAN PATHAN,HAIDARBHAI SIDHUKHAN PATHAN,SIRAJ SIDHUKHAN PATHAN,MADINABIBI SIDHUKHANPATHAN,MARIYAMBIBI SIDHUKHAN PATHAN,RASHIDABEN SIDHUKHANPATHAN,FARIDABEN SIDHUKHANPATHAN	MR SP MAJMUDAR,MR. NISHIT P GANDHI	STATE OF GUJARAT,LEGAL HEIRS OF DECEASED FULABHAI RANCHODBHAI PATEL,DHIRJABEN FULABHAI PATEL,KHUSHALBAHI FULABHAI PATEL,NARSINHBHAI PUNJABHAI PATEL,URMILABEN D/O PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP, (MR MB GANDHI),MR CHINMAY M GANDHI
132	CA/9/2019	11/03/2019	SUGRABIBI SIDHUKHAN PATHAN,HAIDARBHAI SIDHUKHAN PATHAN,SIRAJ SIDHUKHAN PATHAN,MADINABIBI SIDHUKHANPATHAN,MARIYAMBIBI SIDHUKHAN PATHAN,RASHIDABEN SIDHUKHANPATHAN,FARIDABEN SIDHUKHANPATHAN	MR SP MAJMUDAR,MR. NISHIT P GANDHI	STATE OF GUJARAT,LEGAL HEIRS OF DECEASED FULABHAI RANCHODBHAI PATEL,DHIRJABEN FULABHAI PATEL,KHUSHALBHAI FULABHAI PATEL,NARSINHBHAI PUNJABHAI PATEL,URMILABEN D/O PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
133	CA/11/2019	11/03/2019	SUGRABIBI SIDHUKHAN PATHAN,HAIDARBHAI SIDHUKHAN PATHAN,SIRAJ SIDHUKHAN PATHAN,MADINABIBI SIDHUKHANPATHAN,MARIYAMBIBI SIDHUKHAN PATHAN,RASHIDABEN SIDHUKHANPATHAN,FARIDABEN SIDHUKHANPATHAN	MR SP MAJMUDAR,MR. NISHIT P GANDHI	STATE OF GUJARAT,LEGAL HEIRS OF DECEASED FULABHAI RANCHODBHAI PATEL,DHIRJABEN FULABHAI PATEL,KHUSHALBHAI FULABHAI PATEL,NARSINHBHAI PUNJABHAI PATEL,URMILABEN D/O PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
134	CA/13/2019	31/01/2019	KAGUBEN WD/O RAMESHBHAI VARSING BARIYA (BHIL),MINOR NANDA RAMESHBHAI BARIYA,MINOR ASMITA RAMESHBHAI BARIYA,MINOR VIMALKUMAR RAMESHBHAI BARIYA,MINOR SUNITA RAMESHBHAI BARIYA,MINOR RANJITA RAMESHBHAI BARIYA,MINOR RASIK RAMESHBHAI BARIYA,VARSINGBHAI BADYABHAI BARIYA,BAI DHULIBEN VARSINGBHAI BARIYA	MR MOHSIN M HAKIM	AARATBHAI SAYABABHAI BARIYA,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	
135	CA/14/2019	11/07/2019	PASCHIM GUJARAT VIJ CO LTD,PASCHIM GUJARAT VIJ CO LTD	MR DIPAK R DAVE	MALDE UKABHAI CHUDASMA,MAHOBATTSANG MEGHJI CHUDASAMA,VAJU MAHOBATTSANG CHUDASAMA	NOTICE SERVED
136	CA/15/2019	07/03/2019	SWAMINARAYAN NURSING COLLEGE CHIKHLI,	MR BHARAT T RAO	VEER NARMAD SOUTH GUJARAT UNIVERSITY,GUJARAT NURSING COUNCIL THROUGH REGISTRAR	MR JJ YAJNIK,MR SHIVANG J SHUKLA
137	CA/16/2019	07/02/2019	SHANKARBHAI MANIBHAI PATEL,	MR NK MAJMUDAR	STATE OF GUJARAT,COLLECTOR SURAT,COMMISSIONER COTTAGE AND VILLAGE INDUSTRIES	
138	CA/17/2019	02/12/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHAL CONSTRUCTION CO.,	NOTICE SERVED
139	CA/18/2019	15/03/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	SHEIKH RAHIM SALIMBHAI,PRESIDING OFFICER	RULE SERVED BY DS

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140	CA/19/2019	19/03/2019	ORIENTAL INSURANCE CO LTD.,	MR RATHIN P RAVAL	KANUBHAI GOKALBHAI BARIYA,JAYDIPSINH GOPALSINH PAREKHIYA,ABDULWAHID ABDUR RAZAK SHEIKH,GOKALBHAI MULJIBHAI BARIYA,ICICI LOMBARD GEN. INS. CO. LTD.	RULE SERVED,MR SUNIL B PARIKH
141	CA/20/2019	19/03/2019	SHRI RAM GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	FAKIRBHAI PRABHUBHAI PATEL,NEERUBEN FAKIRBHAI PATEL,RITESHBHAI FAKIRBHAI PATEL,HARSHALBHAI FAKIRBHAI PATEL,KEDARPRASAD BALGOVINDPRASAD SINH,CHAMUNDABHAI ISHWARBHAI PATEL,FUTURE GENERAL INDIA INSURANCE CO LTD,AYYUB IBRAHIM PATEL,SURESHBHAI HARJIBHAI VEKHARIYA	RULE NOT RECD BACK
142	CA/21/2019	08/05/2019	MAHIPATSINH KALUBHA ZALA,	NISHIT A BHALODI	TOYABHAI KESHAVBHAI,NATIONAL INSURANCE CO. LTD.	RULE NOT RECD BACK,(MR MAULIK J SHELAT)
143	CA/22/2019	20/02/2019	KESHUBHAI SHAMJIBHAI RADIADIA,BIKHUBHAI HIRJIBHAI MOVALIA,VINODBHAI BACHUBHAI CHAUHAN,DECEASED DAYABHAI SHAMBHUBHAI MOVALIA'S HEIRS,DEC. RAVJIBHAI SHAMBHUBHAI MOVALIAS HEIRS,VAJUBHAI SHAMBHUBHAI MOVALIA,JAYANTIBHAI SHAMBHUBHAI MOVALIA,VITHALBHAI DAYABHAI MOVALIA,MANSUKHBHAI DAYABHAI MOVALIA,NATHIBEN RAVJIBHAI MOVALIA,BHARATBHAI RAVJIBHAI MOVALIA,CHIMANBHAI RAVJIBHAI MOVALIA	,MR AN PATEL,MR MANISH K PARMAR,MS.TRUPTI N PATEL	RAVJIBHAI FULABHAI SHINGALA,JAYANTIBHAI LAKHMANBHAI SHINGALA,BABUBHAI LAKHMANBHAI SHINGLA,CHHANABHAI JIVARAJBHAI MAKWANA,DECD. MAGANBHAI JIVRAJBHAI MAKWANAS HEIRS,BAGHUBHAI JIVRAJBHAI MAKWANA,NANJIBHAI JIVRAJBHAI MAKWANA,RAMESHBHAI VALLABHBHAI THUMMAR,JAYANTIBHAI VALLABHBHAI THUMMAR,JAYSHUKHBHAI CHHANABHAI MAKWANA,CHANDUBHAI CHHANABHAI MAKWANA,MANUKHBHAI CHHANABHAI MAKWANA,MOTIBEN WD/O CHHANABHAI JIVRAJBHAI MAKWANA,MAHESHBHAI MAGANBHAI MAKWANA,HARESHBHAI MAGANBHAI MAKWANA,PARESHBHAI MAGANBHAI MAKWANA	
144	CA/23/2019	13/02/2019	SWAPNA CO-OPERATIVE HOUSING SOCIETY LTD,	MR PAVAN S GODIAWALA	OFFICIAL LIQUIDATOR OF PIRAMAL FINANCIAL SERVICES LIMITED,ASHISH PATEL,RADHE ESTATE DEVELOPERS,RADHE FINANCE FIRM OF ASHISH P. PATEL	
145	CA/24/2019	06/02/2019	RAVJIBHAI CHHOTUBHAI PATEL,NARANBHAI CHHOTABHAI PATEL,MANHARBHAI CHHOTABHAI PATEL SINCE DCSD THROUGH LH AND LR,SHANTILAL CHHOTABHAI PATEL,MINABEN D/O RAVJIBHAI CHHOTUBHAI PATEL,UMESHBHAI S/O RAVJIBHAI CHHOTUBHAI PATEL,SUSHILABEN WD/O MANHARBHAI CHHOTABHAI PATEL,HETALBEN D/O MANHARBHAI CHHOTABHAI PATEL,NEETABEN D/O MANHARBHAI CHHOTABHAI PATEL,BHAVIKABEN D/O MANHARBHAI CHHOTABHAI PATEL,PINKALBEN D/O MANHARBHAI CHHOTABHAI PATEL,BHAGYESHBHAI S/O MANHARBHAI CHHOTABHAI PATEL	MR JITENDRA M PATEL	COMPETENT OFFICER AND DY. COLLECTOR,STATE OF GUJARAT,COLLECTOR, VADODARA	,GOVERNMENT PLEADER
146	CA/30/2019	12/02/2019	SUSHILABEN PRAVINBHAI THAKKAR,BHAVNABEN PRAVINBHAI THAKKAR,MITTALBEN PRAVINBHAI THAKKAR,AMITBHAI PRAVINBHAI THAKKAR,POOJABEN PRAVINBHAI THAKKAR	MR. HARDIK J JANI	LH OF DECD MAGANBHAI MADHABHAI PRAJAPATI,BABABHAI MADHABHAI PRAJAPATI,SHIVABHAI MADHABHAI PRAJAPATI,SAVAIKHA DILBAJKHA PATHAN,HARIBHAI VALJIBHAI THAKKAR,MANEKLAL VALJIBHAI THAKKAR,PRAHLADBHAI VALJIBHAI THAKKAR,PRAJAPATI JOITIBEN MAGANBHAI,GHANSHYAMBHAI MAGANBHAI PRAJAPATI,ARVINDBHAI MAGANBHAI PRAJAPATI,GITABEN D/O. MAGANBHAI PRAJAPATI W/O CHANDUBHAI AMBALAL PRAJAPATI,SANGITABEN D/O MAGANBHAI PRAJAPATI W/O VISHUBHAI AMBALAL PRAJAPATI	

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147	CA/31/2019	12/02/2019	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED,	THAKKAR AND PAHWA ADVOCATES	CHAMUDESHWARI BHOGILAL L H OF PRANLAL BHOGILAL,OFFICIAL LIQUIDATOR OF WOOD POLYMERS LIMITED(IN LIQN),ICICI BANK LIMITED,GIIC,RELIANCE ASSET RECONSTRUCTION CO. LTD(ASSIGNEE OF IIBI),DENA BANK, LEGAL DEPARTMENT,	
148	CA/32/2019	25/02/2019	ANILBHAI BAPUBHAI PATEL,	MR HARDIK H PANDIT	STATE OF GUJARAT,SECRETARY GENERAL ADMINISTRATIVE DEPARTMENT,CHAIRMAN GUJARAT PUBLIC SERVICE COMMISSION,MAHESHKUMAR RAMANLAL CHAUDHARI	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR DHRUV K DAVE
149	CA/33/2019	05/03/2019	PREMILABEN JASHWANTSINH PATEL,	MR JIGAR D DAVE	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,COMMANDANT	RULE NOT RECD BACK,RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
150	CA/34/2019	12/03/2019	VIMLABEN VASHRAMBHAI VAGHELA,KAMBHOLIYA JAGRUTIBEN RAMNIKLAL,RATHOD HANSHA KANABHAI,DAVE NISHA SHIVSHANKARBHAI,JADAV VARSHA GOVINDBHAI,GADARA BHARTI BACHUBHAI,SHRIMALI KAILASHBEN DEVNANDANBHAI,PARMAR REKHABEN BHALABHAI,CHAUHINABEN VALJIBHAI,KOTAK RATNA NALINBHAI,PATEL FALGUNIBEN DILIPBHAI,PARMAR DAXABEN KESHAVLAL,HIRAPARA ASMITA DALSUKHBHAI,DABHI HARSHIDA JIVANLAL,RAVAL HARSHIDABEN RATILAL,DHAMECHA JAYANTIKA VISHALBHAI,CHETANABEN RAMANBHAI PATEL,VYAS BHARTI CHELSHANKAR,KHUVA CHANDRIKA REVACHAND,BHAGCHANDANI MITA PRABHUDAS,RANA LABHUMULJIBHAI,PARMAR DHANGAURI KESHAVJI,GOSWAMI SHITAL VINODGIRI,JADEJA PURNABA NATHUBHA,PANJWANI MINAZ RAMJANALI,PRAVINABEN POPATLAL PATEL,JINNI JOYKUTTI,PATEL BHAVNABEN HIRABHAI,CHAUHAN SARLABEN NANJIBHAI,ROY JYOTIKA KANCHANBHAI,JOGADIA PRAVINABEN KHIMJIBHAI,CHAVDA RASILABEN BACHUBHAI,BHATT VARSHABEN MAHASUKHRAY,JOSHI NAMRATABEN NANALAL,LEUVA JASHODABEN VASTABHAI,MAHESHWARI HAMIBEN RAMJIBHAI,JADAV KALPNABEN GOVINDBHAI,CHRISTIAN IMROJ THOMOSBHAI,GURVA VANITABEN HIRALAL,KHICHADIYA KAILASHBEN POPATBHAI,ABOTI SHILPABEN RAMESHCHANDRA,GARVA ARUNABEN KHIMJIBHAI,MAHESHWARI PREMILABEN SHAMJIBHAI,KHOJA MUNIRA PYARALI,HOMAR SHRADDHA RAJANBHAI,SOLANKI SIMABEN NAGJIBHAI,JOGADIYA PRAVATIBEN KHIMJIBHAI,SMITABEN KANJIBHAI MAYAVANSHI,BINABEN DEVIPRASAD HIMANI,DESAI MANISHABEN JASWANTKUMAR,JIGNABEN HARSHADBHAI MEHTA	MR HARDIK C RAWAL,MRS MH RAWAL	STATE OF GUJARAT,COMMISSIONER,CHAIRMAN, STAFF NURSE COMPETITIVE EXAM COMMITTEE,ADDL. DIRECTOR, MEDICINE SERVICES	RULE SERVED BY DS
151	CA/40/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	SURYABA NAVUJI,THE STATE OF GUJARAT	RULE SERVED
152	CA/42/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VAGHELA CHHATRASINH VARVAJI,THE STATE OF GUJARAT	RULE SERVED
153	CA/43/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	DIPSINH LAXMANSINH,THE STATE OF GUJARAT	RULE SERVED
154	CA/44/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VERAJI JUGAJI THAKOR,THE STATE OF GUJARAT	RULE SERVED
155	CA/47/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	PRAJAPATI SHANKARBHAI GOKALDAS,THE STATE OF GUJARAT	RULE SERVED
156	CA/48/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	RAMANJI SATUJI,THE STATE OF GUJARAT	RULE SERVED

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157	CA/51/2019	03/10/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	KESHAVLAL SHANALAL,THE STATE OF GUJARAT	RULE SERVED
158	CA/54/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VAGHELA JUGAJI VAKTAJI,THE STATE OF GUJARAT	RULE SERVED
159	CA/55/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	SURSANGJI AMRAJI,THE STATE OF GUJARAT	RULE SERVED
160	CA/57/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	DILIPSINH SHANKERJI VAGHELA,THE STATE OF GUJARAT	RULE SERVED
161	CA/59/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VAGHELA RANJITSINH KESHAJI,THE STATE OF GUJARAT	RULE SERVED
162	CA/60/2019	14/08/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	LH OF DECD POPATJI CHHAGUJI,THE STATE OF GUJARAT,SOMIBEN WD/O POPATJI,UMEDJI POPATJI,MAFAJI POPATJI,NANDUBEN D/O POPATJI	RULE SERVED,DECEASED LITIGANT
163	CA/61/2019	03/10/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	CHHATUJI MAGANJI VAGHELA,THE STATE OF GUJARAT	RULE SERVED,RULE UNSERVED
164	CA/62/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	KAMLABEN WD/O RAMAJI SARDARJI,THE STATE OF GUJARAT	RULE SERVED
165	CA/63/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VAGHELA NARANJI PRATAPJI,THE STATE OF GUJARAT	RULE SERVED
166	CA/64/2019	01/05/2019	EXECUTIVE ENGINEER,	MR KM PARIKH	BHARATSINH RANJITSINH VAGHELA,THE STATE OF GUJARAT	RULE SERVED
167	CA/65/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VAGHELA ISHVARJI MANUJI,THE STATE OF GUJARAT	RULE SERVED
168	CA/67/2019	01/05/2019	EXECUTIVE ENGINEER,	MR KM PARIKH	MANHARBHAI REVASHANKAR,STATE OF GUJARAT	RULE SERVED
169	CA/68/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	PRATAPJI SHIVUJI VAGHELA,THE STATE OF GUJARAT	RULE SERVED
170	CA/69/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	JUGAJI VAKTUJI VAGHELA,STATE OF GUJARAT	RULE SERVED
171	CA/70/2019	14/08/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	VAGHELA POPATJI BHAVANJI,THE STATE OF GUJARAT	RULE SERVED
172	CA/72/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	MUKUNDSINH BALDEVJI,THE STATE OF GUJARAT	RULE SERVED
173	CA/74/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	LH OF DECD NATVARJI BECHARJI,THE STATE OF GUJARAT,JASHIBEN WD/O. NATVARJI,RANJANBEN D/O. NATVARJI,GITABEN D/O. NATVARJI,DASHRATHSINH NATVARJI,DAKSHABEN D/O. NATVARJI,ASHABEN D/O. NATVARJI,BHUPENDRASINH NATVARJI,HETALBEN D/O. NATVARJI	,RULE SERVED
174	CA/77/2019	10/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	THAKOR MANAJI VASHRAMJI,THE STATE OF GUJARAT	RULE SERVED,UNSERVED EXPIRED (R)
175	CA/78/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	THAKOR CHOTAJI KALAJI,THE STATE OF GUJARAT	RULE SERVED
176	CA/80/2019	01/05/2019	EXECUTIVE ENGINEER,	MR KM PARIKH	KACHRAJI CHHAGUJI VAGHELA,THE STATE OF GUJARAT	RULE SERVED
177	CA/81/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	RATANJI MOHANJI VAGHELA,THE STATE OF GUARAT	RULE SERVED
178	CA/84/2019	13/06/2019	VASANT LAKHAMSHI VADIYA,	SANJIVKUMAR T PATEL,MS JEMINI S PATEL	KER ALU MUSHABHAI,MAMU @ MAMAD HUSHEN JAJAN,HARIYA KHIMJI BHIMSHI,GAJAN SIDHIK ALI	NOTICE SERVED,SERVED BY AFFIX(N),MR JAYESH A DAVE
179	CA/85/2019	08/02/2019	ZAVERBEN WD/O. MOHANBHAI LALJIBHAI,RAJUBHAI MOHANBHAI,GITABEN MOHANBHAI VAGHELA,HANSABEN MOHANBHAI VAGHELA,GIRISHBHAI MOHANBHAI VAGHELA	UNSERVED EXPIRED (N),MR YOGESH G KANADE	STATE OF GUJARAT,DY. COLLECTOR,MANILAL LALJIBHAI VAGHELA,BALVANT LALJIBHAI VAGHELA	,GOVERNMENT PLEADER,MR DHAVAL D VYAS
180	CA/86/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	SHAH BECHARBHAI LALCHAND,THE STATE OF GUJARAT	RULE SERVED
181	CA/87/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	SHUKLA DILIPKUMAR PRAHLADJI,THE STATE OF GUJARAT	RULE SERVED
182	CA/88/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	LH OF DECD KALIDAS KUBERDAS SHUKLA,THE STATE OF GUJARAT	,RULE SERVED
183	CA/89/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	ASHOKKUMAR HIRABHAI PRAJAPATI,THE STATE OF GUJARAT	RULE SERVED
184	CA/93/2019	03/10/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	MANIBA SHANKARJI VAGHELA,THE STATE OF GUJARAT	RULE SERVED,RULE UNSERVED
185	CA/94/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	PRAJAPATI JIVANBHAI HIRABHAI,THE STATE OF GUJARAT	RULE SERVED
186	CA/96/2019	28/02/2019	BAR COUNCIL OF GUJARAT,	MR DG CHAUHAN,RONAK D CHAUHAN	A.D.VYAS,VIJAY H PATEL,BM JOSHI	,MR VAIBHAV A VYAS
187	CA/97/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	ISHWARBHAI SHIVABHAI PATEL,THE STATE OF GUJARAT	RULE SERVED
188	CA/98/2019	25/04/2019	VINUBHAI DAYABHAI PANSURIYA,	NISHIT A BHALODI	ROHITBHAI SAMJIBHAI VACCHANI,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
189	CA/99/2019	18/03/2019	KAUSHALKUMAR JAGDISHCHANDRA TRIVEDI,	MR JAPAN V DAVE	PINKIBEN ALIAS DARSHNABEN W/O KAUSHALBHAI TRIVEDI AND D/O RAJUBHAI PATHAK,	VIVEK R TRIVEDI
190	CA/100/2019	02/05/2019	PATEL KANTILAL MANGALDAS,	MR VIRAL J DAVE	PATEL ASHOKKUMAR PARSHOTTAMDAS,IFFCO TOKIO GENERAL INSURANCE CO,PATEL VISHNUBHAI KANTILAL,ICICI LOMBARD GENERAL INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
191	CA/101/2019	08/07/2019	JIVRAJ VASTABHAI DESAI,	MS VAIBHAVI K PARIKH	THE ACIT, CENTRAL CIRCLE-1(1),	RULE SERVED
192	CA/102/2019	08/07/2019	JIVRAJ VASTABHAI DESAI,	MS VAIBHAVI K PARIKH	THE ACIT, CENTRAL CIRCLE-1(1),	RULE SERVED
193	CA/104/2019	26/02/2019	STALLION ENERGY PVT LTD,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	JAY OVERSEAS PVT LTD,	MR KUNAL S SHAH
194	CA/105/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	HANSABEN HIRABHAI BARAIYA,PRESIDING OFFICER	
195	CA/106/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	LAXMIBEN DADUBHAI,PRESIDING OFFICER	
196	CA/107/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	VASANTIBEN AARSIBHAI PARMAR,PRESIDING OFFICER	
197	CA/108/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	VAJIBEN NARANBHAI,PRESIDING OFFICER	
198	CA/109/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	NIMUBEN SHAMABHAI PARMAR,PRESIDING OFFICER	
199	CA/110/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	BHANUBEN PRAVINBHAI PARMAR,PRESIDING OFFICER	
200	CA/111/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	MADHUBEN RAMESHBHAI BARAIAYA,PRESIDING OFFICER	
201	CA/112/2019	15/02/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	BHANUBEN NARANBHAI,PRESIDING OFFICER	
202	CA/113/2019	27/06/2019	RAJKUMAR CHHATUMAL DEMBLANI,	MR SUDHIR M MEHTA	BHARTIBEN RAJKUMAR DEMBLANI,	MRS NISHA M PARIKH,HCLS COMMITTEE
203	CA/114/2019	27/03/2019	OIL AND NATURAL GAS CORPORATION LTD,	MR KUNAN B NAIK	SPECIAL LAND ACQUISITION OFFICER (ONGC),VAGHELA DASHRATHSINH PRATAPSINH	RULE SERVED,MS.SHIVANI V TRIVEDI
204	CA/115/2019	25/04/2019	JANUBEN MARABSHA SHEIKH WD/O DECD MARABSHA MAMADSHA SHEIKH,MAMADSHA GULAMSHA SHEIKH F/O DECEASED MARABSHA MAMADSHA SHEIKH,FATMABAI MAMADHSHA SHEIKH M/O DECEASED MARABSHA MAMADSHA SHEIKH	MR. HEMAL SHAH	PARESH DINESHBHAI HEDAU,SIKANDER ALLARAKHA MANSURI,THE ORIENTAL INSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R)
205	CA/116/2019	27/03/2019	OIL AND NATURAL GAS CORPORATION LTD,	MR KUNAN B NAIK	SPECIAL LAND ACQUISITION OFFICER (ONGC),LH OF DCSD KESHUJI CHAGUJI VAGHELA,VAGHELA BAIRAJBA KESHUJI,VAGHELA ARVINDKUMAR KESHUJI,LH OF DCSD VAGHELA BHARATSINH KESHUJI,VAGHELA DILIPKUMAR KESHUJI,VAGHELA SAJANBEN BHARATSINH,VAGHELA MAMTABEN BHARATSINH,VAGHELA MEGHABEN BHARATSINH,VAGHELA KULDIPSINH BHARATSINH	,RULE SERVED,MS.SHIVANI V TRIVEDI
206	CA/118/2019	01/05/2019	EXECUTIVE ENGINEER,	MR KM PARIKH	PATEL NATVARBHAI GORDHANBHAI,THE STATE OF GUJARAT	RULE SERVED
207	CA/119/2019	25/04/2019	UNITED INDIA INSURANCE CO. LTD,	MR VC THOMAS	ANJANABEN VIJESHBHAI GOHIL,MINOR KRUNAL VIJESHBHAI GOHIL,LAXMANBHAI MADHAVBHAI GOHIL,VALIBEN LAXMANBHAI GOHIL,MINOR HARSH VIJESHBHAI GOHIL,KALUBHAI ALIAS CHHAGANBHAI JALUBHAI PAGI,KAVITABEN LAXMANDAS LAKHWANI,RANJEETSINH MANSINHBHAI MAHIDA,LAXMANDAS M. LAKHWANI,NEW INDIA ASSURANCE CO. INSURANCE COMPANY	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
208	CA/120/2019	27/03/2019	OIL AND NATURAL GAS CORPORATION LTD,	MR KUNAN B NAIK	SPECIAL LAND ACQUISITION OFFICER (ONGC),VAGHELA RANJITSINH RABHUSINH (RAGHUVIRSINH)	RULE NOT RECD BACK,MS.SHIVANI V TRIVEDI
209	CA/121/2019	27/03/2019	OIL AND NATURAL GAS CORPORATION LTD,	MR KUNAN B NAIK	SPECIAL LAND ACQUISITION OFFICER (ONGC),PATEL JAYANTIBHAI RANCHODBHAI	RULE SERVED,MS.SHIVANI V TRIVEDI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
210	CA/122/2019	25/04/2019	ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	HANIFABEN WD/O KADIWALA RAHIMBHAI HABIBBHAI,RIZWANBHAI RAHIMBHAI HABIBBHAI KADIWALA,REHANBHAI RAHIMBHAI KADIWALA,SAFVANBHAI RAHIMBHAI KADIWALA,GORDHANBHAI JINABHAI JOSHI,THE NEW INDIA ASSURANCE CO. LTD.,MAKNOJIYA ABIDBHAI ABDULBHAI,SELIYA BILALBHAI ABDULBHAI	RULE SERVED
211	CA/123/2019	09/04/2019	SUKHJINDERKAUR WD/O IQBALSINGH SADHUSINGH,DAMUNPRIT KAUR (D/O OF DCSD),BALVANT KAUR @ BIANTKAUR IQBALSINGH (D/O DCSD),DAVENDERSINGH @ DEVINDERSINGH IQBALSINGH (S/O DCSD),SURJITKAUR SADHUSINGH (MOTHER OF DCSD),MINOR INDERJITSINGH IQBALSINGH (S/O DCSD),SURJITKAUR SADHUSINGH (MOTHER OF DCSD),SADHUSINGH JASASINGH	MR. HEMAL SHAH	ASHWIN DAYALA CHATURANI,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED
212	CA/124/2019	01/05/2019	EXECUTIVE ENGINEER,	MR KM PARIKH	ISHWARBHAI SHIVABHAI,THE STATE OF GUJARAT	RULE SERVED
213	CA/125/2019	01/05/2019	EXECUTIVE ENGINEER,	MR KM PARIKH	SURSANGJI AMRAJI,STATE OF GUJARAT	RULE SERVED
214	CA/126/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	KARSANJI SHANAJI,STATE OF GUJARAT	RULE SERVED
215	CA/127/2019	30/09/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	LH OF DECD LILABEN PUNJALI D/O BHAVANJI,VIKRAMSINH PUNJAJI CHAVDA,SURYABA PUNJAJI CHAVDA,RANJANBEN PUNJAJI CHAVDA,KARANSINH PUNJAJI CHAVDA,STATE OF GUJARAT	,RULE SERVED
216	CA/128/2019	20/02/2019	HITENDRAKUMAR HASMUKHLAL,UTTAMCHAND SHANTILAL SALAT,SAVAILAL SHANTILAL SALAT SINCE DECEASED THRU L/H AND L/R,VIMLABEN WD/O SAVAILAL SHANTILAL SALAT,HINABEN SAVAILAL SALAT,BINABEN SAVAILAL SALAT,CHIRAG SAVAILAL SALAT,DIPAK SAVAILAL SALAT	,MR SADIK A ANSARI	CHAMPABEN KANCHANLAL SHAH,DILIPKUMAR KANCHANLAL SHAH,PARIKH ROHITKUMAR KANCHANLAL,MINAKSHIBEN JAYESHKUMAR,TALATI VARSHABEN VIKRAMKUMAR	MR HARSHAD K PATEL
217	CA/129/2019	01/05/2019	EXECUTIVE ENGINEER WESTERN RAILWAY,	MR KM PARIKH	BHARATSINH RANJITSINH VAGHELA,THE STATE OF GUJARAT	RULE SERVED
218	CA/130/2019	11/07/2019	YASH RAMAN KELVANI TRUST,PRINCIPAL	MR MUKUND M DESAI	DEPUTY LABOUR COMMISSIONER,APPELLATE AUTHORITY,MANSUKHBHAI MAGANBHAI PANCHAL	RULE SERVED
219	CA/131/2019	02/05/2019	MINBAIBEN NANKABHAI KALABHAI,JAGUBHAI NANKABHAI,VASANBEN NANKABHAI,RAMJUBEN NANKABHAI,HANSABEN NANKABHAI,HIRUBEN NANKABHAI	,MR NK MAJMUDAR	STATE OF GUJARAT,COLLECTOR AMRELI,DEPUTY MAMLATDAR,KALUBHAI ARJANBHAI SINCE DECEASED THRU L/H AND L/R,LALJIBHAI ARJANBHAI VADODARIYA,JILUBHAI NANKABHAI,KANUBHAI LAKHABHAI SOLANKI,BABUBHAI MOHANBHAI SOLANKI,NANBAIBEN MOHANBHAI SOLANKI,SATIBEN MOHANBHAI SOLANKI,SHANTABEN MOHANBHAI SOLANKI,NATHUBHAI BHAGVANBHAI,BHIMJIBHAI BHAGVANBHAI,BHAVESHBHAI KALUBHAI VADODARIYA,RAMESHBAI KALUBHAI VADODARIYA	,DS AFF.NOT FILED (R),KRUSHITA D DAVE
220	CA/132/2019	11/07/2019	YASH RAMAN KELVANI TRUST,PRINCIPAL	MR MUKUND M DESAI	DEPUTY LABOUR COMMISSIONER,APPELLATE AUTHORITY,GEETABEN MANMOHAN PARIKH	RULE NOT RECD BACK,RULE SERVED
221	CA/133/2019	11/07/2019	YASH RAMAN KELVANI TRUST,PRINCIPAL	MR MUKUND M DESAI	DEPUTY LABOUR COMMISSIONER,APPELLATE AUTHORITY,GAMBHIRSINH KESARSINH BADI (GADHVI)	RULE SERVED BY DS
222	CA/135/2019	18/02/2019	GHANCHI SIDDIQ MUSABHAI KHALIFA,GHANCHI HAZRABEN MUSABHAI KHALIFA,GHANCHI HAVABEN MUSABHAI KHALIFA,NURBAIBEN MUSABHAI KHALIFA,MUSABHAI DAWOODI,RATMABEN DAWOODBHAI,RABIABEN DAWOODBHAI,AMENA ALIAS AMIN DAWOOD	,MR MA KHARADI	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER	
223	CA/136/2019	13/06/2019	LEGAL HEIR OF AHIR BABULAL ARJAN @ AJA HUMBAL WIFE AHIR LAXMIBEN BABULAL HUMBAL,	MR SAVAN N PANDYA	COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,TALATI MANTRI	RULE SERVED
224	CA/138/2019	15/02/2019	CHIEF DISTRICT HEALTH OFFICER,MEDICAL OFFICER PRIMARY HEALTH CENTRE	MR HS MUNSHAW	NIKESHKUMAR CHIMANLAL PATEL,HON'BLE LABOUR COURT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
225	CA/139/2019	01/05/2019	JASUBEN SUBHASHBHAI CHAUDHARY,	MR UT MISHRA	DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT	RULE SERVED,MS SEJAL K MANDAVIA
226	CA/140/2019	15/02/2019	DILIPKUMAR ISHWARLAL PATEL,	MR HITESH N ACHARYA	STATE TRANSPORT CORPORATION BULSAR DIVISION,PRESIDING OFFICER	
227	CA/141/2019	19/07/2019	JITENDRA D PATEL,	BIREN J PANCHAL,MR GAURAV O SONI	PATEL JEWELLERS,PATEL JEWELLERS,PARESH SHANKRLAL PATEL,NAVNEET SHANKAR PATEL,SHANTABEN MAGANBHAI PATEL,NEERU PARESH PATEL,KAILASH NAVNEET PATEL,PATEL JEWELLERS,NAVNEET SHANKARLAL PATEL,KAILASHBEN NAVNEET PATEL,NIRUBEN PARESH PATEL,SHANTABEN MAGANBAHI PATEL,PATEL SHANKARBHAI PATEL	RULE SERVED BY DS,SERVED BY RPAD (R),MR BM MANGUKIYA,MS BELA A PRAJAPATI,SHREY H DAVE
228	CA/142/2019	13/06/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,RECOVERY OFFICER EMPLOYEE STATE INSURANCE CORPORATION	MR SACHIN D VASAVADA	AMEXO ENTERPRISE,	JEET Y RAJYAGURU
229	CA/143/2019	21/10/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	M/S. NIMESH METALS,	NOTICE SERVED
230	CA/144/2019	01/05/2019	VISHAL @ KITLI SANJAYBHAI CHAUDHARY,	MR PUNAM G GADHVI	STATE OF GUJARAT,DEPUTY SECRETARY PASA ADVISORY,DISTRICT MAGISTRATE OF NAVSARI,JAIL SUPERINTENDENT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
231	CA/145/2019	01/05/2019	STATE OF GUJARAT,COMMISSIONER SHREE,DIRECTOR OF PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	PRAJAPATI GIRISHKUMAR MOGHAJIBHAI,DISTRICT PRIMARY EDUCATION OFFICER,KHEDBRAHMA KELAVANI MANDAL,PRINCIPAL	RULE SERVED,MR MANISH J PATEL,MR Y J PATEL
232	CA/146/2019	01/05/2019	STATE OF GUJARAT,COMMISSIONER SHREE,DIRECTOR OF PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	RAVAL PRIYANKKUMAR HASITKUMAR,DISTRICT PRIMARY EDUCATION OFFICER,KHEDBRAHMA KELAVANI MANDAL,PRINCIPAL	RULE SERVED,MR MANISH J PATEL,MR Y J PATEL
233	CA/147/2019	01/05/2019	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	VAIBHAVKUMAR PRAMODCHAND MEHTA,DISTRICT PRIMARY EDUCATION OFFICER,SHREE VADALI KELAVNI MANDAL,KHEDBRAHMA KELAVANI MANDAL	RULE SERVED,MR MANISH J PATEL,MR. R.D.KINARIWALA
234	CA/149/2019	03/05/2019	JOTITABHAI MOHANBHAI KADIA. DECEASED THRO.HEIRS and LRS..,KASAMBHAI IBRAHIMBHAI TINTOIYA THRO HIS LEGAL HEIRS,LALABHAI KASAMBHAI TINTOIYA,SATTARBHAI KASAMBHAI TINTOIYA,AHMEDBHAI IBRAHIMBHAI TINTOIYA,SHAMALBHAI JOITABHAI BHOI,JAYANTIBHAI JOITABHAI BHOI,KAMUBEN D/O JOITABHAI MOHANBHAI BHOI W/O MORGABHAI VITHALBHAI,MANGUBEN, D/O JOITABHAI MOHANBHAI AND W/O PARSHOTTAMDAS PRABHUDAS,LILABEN, D/O JOITABHAI MOHANBHAI AND W/O JAYANTIBHAI JIVABHAI,LALABHAI KASAMBHAI,SATTARBAHI KASAMBHAI,DAUDBHAI KASAMBHAI,KHATUNBEN DAUDBHAI,RAKHIABEN SULEMANBHAI,AYSHABEN KASAMBAHI	VIKAS V NAIR,C J GOGDA	KANUBHAI SHAKKARBHAI BHOI,SHAILESH LALLUBHAI BHOI,DHULABHAI SHAMALBHAI BHOI,LALLUBHAI SHAMALBHAI BHOI,SHAKARABHAI SHAMALBHAI BHOI SINCE DECD HEIRS OF RES NO.1 TO 19,KANTIBHAI SHAMALBHAI BHOI,KALABHAI DHULABHAI BHOI,JAYANTIBHAI DHULABHAI BHOI,ISHWARBHAI DHULABHAI BHOI,GOPALBHAI DHULABHAI BHOI,RAMANBHAI LALLUBHAI BHOI,GUNVANTBHAI LALLUBHAI BHOI,HASMUKHBHAI LALLUBHAI BHOI,NARAYANBHAI LALLUBHAI BHOI,AMRUTBHAI KANTIBHAI BHOI,DINESHBHAI KANTIBHAI BHOI,AVITABEN BHOGILAL HARJIVANDAS KADIA D/O SHAMALBHAI GALABHAI BHOI,MANIBEN KODARBHAI PUNJABHAI KADIA D/O SHAMALBHAI GALABHAI BHOI,TARABEN GANPATLAL SHANKARLAL KADIA D/O SHANKARBHAI SHAMALBHAI BHOI,YAKUBBHAI MAHMADBHAI GHANCHI,ARUNABEN W/O KANUHAI SHAKKARBHAI BHOI,SONALBEN KANUBHIA BHOI,MUNDRABEN KANUBHAI BHOI,SAROJBEN KANUBHAI BHOI,MANISHBHAI KANUBHAI BHOI,ARPITBAEN KANUBHAI BHOI,KAUSHIKBHAI KANUBHAI BHOI	,NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
235	CA/150/2019	08/03/2019	VINODKUMAR RAMANLAL JOSHI,SURESHKUMAR KHEMCHANDBHAI SOLANKI	IG JOSHI	STATE OF GUJARAT,COLLECTOR PATAN DISTRICT,DISTRICT REVENUE EMPLOYEES CLASS-III ASSOCIATION,AS DABHI,G.S.THAKORE DY.MAMLATDAR,P.I.BHATT DY.MAMLATDAR,B.A.PATEL DY.MAMLATDAR	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
236	CA/151/2019	08/05/2019	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER	JAGAT B. PATEL,GUJARAT PUBLIC SERVICE COMMISSION	RULE UNSERVED,MS DISHA N NANAVATY
237	CA/153/2019	26/04/2019	STATE OF GUJARAT,SUPREINTENDENT OF STAMPS,CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR,SUB REGISTRAR	GOVERNMENT PLEADER	J P B FIBERS,INDIAN OVERSEAS BANK	RULE SERVED
238	CA/154/2019	01/05/2019	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	PATEL ASHABEN JASHUBHAI,DISTRICT PRIMARY EDUCATION OFFICER,GYANMANDAL LAXMIPURA GROUP,PRINCIPAL, SHREE SHETH N L HIGH SCHOOL	RULE SERVED,MR MANISH J PATEL,MR. R.D.KINARIWALA
239	CA/155/2019	19/06/2019	MAHAMMADALI RAJUBHAI PATEL,	MR DHARMESH V SHAH	LALITABEN SAKALCHAND PATEL,JAKIRBHAI K MALEK,NATIONAL INSURANCE COMPANY LTD AHMEDABAD	RULE SERVED,SERVED BY AFFIX. (R)
240	CA/156/2019	20/02/2019	THE NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	USHABEN KANTIBHAI HIRPARA,MINOR SHRINATH KANTIBHAI HIRPARA,GOHIL GHANSHYAMSINH ABHESINH,ORIENTAL INSURANCE CO LTD,GOPAL KALYAN TANDEL	
241	CA/157/2019	02/04/2019	M/S HAPPY HOME GAS SERVICES,	MR PRABHAKAR UPADYAY	ASSISTANT DIRECTOR ESIC CORPORATION,RECOVERY OFFICER ESI CORPORATION VADODARA SUB REGIONAL OFFICE	NOTICE SERVED
242	CA/158/2019	20/03/2019	CHANDRESHBHAI DURLABHBHAI PATEL,	MS. NIYATI K JUTHANI	JAMILABIBI D/O SARDAR PIRBHAI MALEK AND W/O GULAM HUSSAIN SHEIKH,MOHMAD IQBAL SARDAR MALEK,MOHAMMAD HANIF SARDAR MALEK,TAHERABANU D/O OF SARDAR MALEK ND W/O HAMID MALEK,NAJMABIBI D/O OF SARDAR MALEK ND W/O HAMID MALEK,SAFIYABIBI D/O OF SARDAR MALEK ND W/O HAMID MALEK,MUMTAZ BIBI D/O OF SARDAR MALEK ND W/O HAMID MALEK	RULE SERVED BY DS,REFUSED SERVED (R)(70)
243	CA/159/2019	11/04/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,	MR. RAHUL R DHOLAKIA	BISMILLABAEN WD/O ISMAILBHAI RATHOD,INAYAT ISMAILBHAI RATHOD,SAHIL ISMAILBHAI RATHOD,ASINABEN AKBARBHAI RATHOD,HAMIDBHAI SHARIFBHAI MALEK	RULE NOT RECD BACK,MR.KARNA H DHOMSE
244	CA/160/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	SHAMROCK SECURITIES PVT LTD,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	REFUSED SERVED (R)(70),DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
245	CA/161/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	CAVALIAR SECURITIES LTD,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	REFUSED SERVED (R)(70),DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
246	CA/162/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	ONLINE STOCK BROKING PVT LTD,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
247	CA/163/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	DIPAK SHANKARLAL SHAH,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
248	CA/164/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	INFINITE FINANCIAL SERVICE PVT LTD,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
249	CA/165/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	SHIVAM SHARE BROKERS PVT. LTD.,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS VYOMA K JHAVERI

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250	CA/166/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	INTERFACE BROKERAGE AND RESEARCH LTD,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
251	CA/167/2019	12/03/2019	THE SECURITIES AND EXCHANGE BOARD OF INDIA,	MS DHARMISHTA RAVAL	SK STOCK BROKING PRIVATE LIMITED,UNION OF INDIA,AHMEDABAD STOCK EXCHANGE	RULE SERVED BY DS,DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
252	CA/168/2019	20/02/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	SPECIAL LAND ACQUISITION OFFICER,RAMESHBHAI KHUSHALBHAI PATEL,RAMESHBHAI KHUSHALBHAI PATEL	
253	CA/169/2019	20/02/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	SPECIAL LAND ACQUISITION OFFICER,GAMANBHAI RAMBHAI PATEL,NATHIBEN RAMBHAI,THAKOREBHAI RAMBHAI,HARISHBHAI RAMBHAI,SHANTILAL RAMBHAI	
254	CA/170/2019	13/06/2019	SANATSINH RAYSINH BARIA,	MR MA KHARADI	CHANDRAKANT JESARAM PARWANI,DILIPKUMAR AASANDAS HEMRAJANI	NOTICE SERVED
255	CA/171/2019	22/02/2019	NILAM GAJENDRAKUMAR CHAVDA,	VYOM H SHAH	HETAL CHIRAG PATEL,RUPAL NIKUNJ SOLANKI,FALGUNI RAMESHBHAI PATEL,SHRUTI S MEHTA,BHARATSANG MADHAVSANG TANK,STATE OF GUJARAT THRO SECRETARY,STATE OF GUJARAT THRO SECRETARY,GUJARAT PUBLIC SERVICE COMMISSION,GADHVI NAVALKISHORE SHANKARDAN,PATHIK PRAVINKUMAR PATEL,ASAV PRAVINSINH GADHAVI,UMESHKUMAR SHRIPATI SHUKLA,INDRAVIJAYSINH GAMBHIRSINH JHALA,RUTURAJ SANKABHAI DESAI,NEHABA MAHOBATSINH JHALA,NEELAM G VYAS,ARTI RASIKLAL THAKKER,VIVEK VISHNUPRASAD TRIVEDI,SACHIN RAMESHBHAI PATEL,PATEL AMIBEN BHAGVANBHAI,SHANTILAL AMRITLAL DODIYA,KRISHNA AMRUTKUMAR VAGHELA,RITABEN JAYANTILAL PATEL,MAKWANA DHARMESH VAJESINH,KALUBHAI SAVJIBHAI DABHI,MANISHA H PATEL,PALLAVI SHAMBHUBHAI BARAIYA,NARESH M TAGADIYA,JOGRANA JILUBHAI KEHUBHAI,UPADHYAY MANISHAGAURI PRANLAL W/O. SANJAY BHATT,SARFRAZ GULMHUSEIN SHEIKH,JIGNASHA GAURANGKUMAR SHROFF,SEJAL DAHAYALAL MODH,AFSANA UMARBHAI MAKWA,ILABEN GUNVANTRAI GOHIL,KAJAL VIRENDRASINH GAMIT,UNNATI KETANKUMAR PANDYA,STUTI URVESH RAVAL	,NOTICE SERVED,NOTICE SERVED BY DS,MR KB PUJARA,MS MEGHA JANI,MR DG SHUKLA,MR.HEMANG H PARIKH,MR MANISH S SHAH,MS VIDHI J BHATT,MR NACHIKET D MEHTA,MR.SANAT B PANDYA,MR. NISARG D SHAH,VYOM H SHAH
256	CA/172/2019	08/05/2019	HEIRS AND LEGAL REPRESENTATIVES OF LALITABEN @ LALIBEN PARBHUBHAI PATEL,HEIRS AND LRS OF BHANKIBEN JAGUBHAI PATEL,RAMANBEN AMRATBHAI PATEL,CHIMIBEN LAKHUBHAI PATEL D/O LALITABEN @ LAIBEN PARBHUBHAI PATEL,DHIRAJBHAI PARBHUBHAI PATEL S/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,RASILABEN SHANKARBHAI PATEL D/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,GEETABEN HASMUKHBHAI PATEL D/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,CHETANBHAI PARBHUBHAI PATEL S/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,FAKIRBHAI JAGUBHAI PATEL,JASHUBEN PARSHOTTAMBHAI PATEL,HEMLATABEN CHAMPAKBHAI PATEL,DINESHBHAI JAGUBHIA PATEL	MR AMIT V THAKKAR	RAMANBEN WD/O BHANABHAI JAGABHAI,HITENDRABHAI BHANABHAI PATEL,PADMABEN BHANABHAI PATEL,NAYANABEN WD/O NAVINBHAI BHANABHAI,MINOR JINALKUMARI NAVINBHAI PATEL,MINOR PRITKUMAR NAVINBHAI PATEL,SUSHILABEN D/O BHANABHAI JAGABHAI,MANIBEN CHIMANBHAI PATEL D/O DEVABHAI BHANABHAI,NATHUBHAI NARSINHBHAI PATEL,SUMANBEN NATHUBHAI PATEL,JAGDISHBHAI NATHUBHAI PATEL,CHANDRIKABEN NATHUBHAI PATEL,BHUPESHBHAI NATHUBHAI PATEL,RISHI RAJENDRA SHAH	RULE SERVED,UNSERVED EXPIRED (R),HARSHRAJSINH S VAGHELA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
257	CA/173/2019	08/05/2019	HEIRS AND LEGAL REPRESENTATIVES OF LALITABEN @ LALIBEN PARBHUBHAI PATEL D/O NANIBEN DEVABHAI,HEIRS AN LRS OF BHANKIBEN JAGUBHAI PATEL,RAMANBEN AMRATBHAI PATEL,CHIMIBEN LAKHUBHAI PATEL D/O LALITABEN @ LAIBEN PARBHUBHAI PATEL,DHIRAJBHAI PARBHUBHAI PATEL S/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,RASILABEN SHANKARBHAI PATEL D/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,GEETABEN HASMUKHBHAI PATEL D/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,CHETANBHAI PARBHUBHAI PATEL S/O LALITABEN @ LALIBEN PARBHUBHAI PATEL,FAKIRBHAI JAGUBHAI PATEL,JASHUBEN PARSHOTTAMBHAI PATEL,HEMLATABEN CHAMPAKBHAI PATEL,DINESHBHAI JAGUBHIA PATEL	MR AMIT V THAKKAR	RAMABEN WD/O BHANBHAI JAGABHAI,HITENDRABHAI BHANABHAI PATEL,PADMABEN BHANABHAI PATEL,NAYANABEN WD/O NAVINBHAI BHANABHAI,MINOR JINALKUMARI NAVINBHAI PATEL,MINOR PRITKUMAR NAVINBHAI PATEL,SUSHILABEN D/O BHANABHAI JAGABHAI,MANIBEN CHIMANBHAI PATEL D/O DEVABHAI BHANABHAI,NATHUBHAI NARSINHBHAI PATEL,SUMANBEN NATHUBHAI PATEL,JAGDISHBHAI NATHUBHAI PATEL,CHANDRIKABEN NATHUBHAI PATEL,BHUPESHBHAI NATHUBHAI PATEL,RISHI RAJENDRA SHAH	RULE SERVED,UNSERVED EXPIRED (R),HARSHRAJSINH S VAGHELA
258	CA/174/2019	22/02/2019	CHIEF OFFICER,	MR DEEPAK P SANCHELA	BABUBHAI JETHABHAI DODIA,LALABHAI AATUBHAI DODIA,MAGANBHAI DHANABHAI BHALIYA,PARSHOTTAM MEPABHAI DODIYA,NAJABHAI JETHABHAI DODIYA,NAJABHAI JETHABHAI DODIYA,ARJAN JERAMBHAI DODIYA,ANANDBHAI JERAMBHAI DODIYA (EXPIRED),BHAVNAGAR JILLA MAZDOOR SANGH,SAURASHTRA SHARAMIK SANGH	,NOTICE NOT RECD BACK,NOTICE SERVED,RULE SERVED
259	CA/175/2019	22/02/2019	CHIEF OFFICER, TALAJA BAROUGH MUNICIPALITY,	MR DEEPAK P SANCHELA	MAHESH CHANDRAKANT AGRAWAT,BHAVNAGAR ZILA MAJDOOR SANGH,SAURASHTRA SHARAMIK SANGH	,RULE SERVED
260	CA/176/2019	21/10/2019	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	INDOGUM PRODUCTS PVT LTD,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA
261	CA/177/2019	17/10/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MS HINA DESAI	SARSWATI CAST,	MR DILIP T MAMTORA
262	CA/178/2019	11/07/2019	PUSHKAR HIMANSHU GUPTE,	MR RIDDHESH TRIVEDI	PRANALI URFE AARTI PUSHKAR GUPTE D/O VIJAYKUMAR PRADHAN,	MS MAYA S DESAI
263	CA/179/2019	11/04/2019	PRAVINBHAI CHIMANLAL SHARMA,	MR VAIBHAV N SHETH	VIPULBHAI CHHOTABHAI SHARMA,ASHOKBHAI DHULABHAI PARMAR	RULE SERVED
264	CA/180/2019	22/02/2019	MOHABATSINH BALUSINH PARMAR,	MR BC DAVE	JAMALBHAI ABDULBHAI MANSURI,NEW INDIA INSURANCE COMPANY LTD	MR KV GADHIA,MR R.K.MANSURI
265	CA/181/2019	26/02/2019	AMISHABEN KAUSIKBHAI PATEL,	MS MAMTA R VYAS	COLLECTOR,NAYAB CALECTOR,CITY SARVEY SUPERINTENDENT,BHAVNAGAR MAHANAGARPALIKA	
266	CA/182/2019	12/07/2019	MAHAMMADALI RAJUBHAI PATEL,	MR DHARMESH V SHAH	KAILASHBEN MATHURBHAI,VISHALBHAI MATHURBHAI,JALPABEN MATHURBHAI,JAKIRBHAI K MALEK,NATIONAL INSURANCE COMPANY LTD AHMEDABAD	NOTICE SERVED
267	CA/183/2019	26/02/2019	NARSHIBHAI SHAMJIBHAI DANTANIYA,BACHIBEN SHAMJIBHAI DANTANIYA	MR J G VAGHELA	STATE OF GUJARAT,COLLECTOR, KUTCH,ASSISTANT COLLECTOR, ANJAR,MAMLATDAR, ANJAR,TALATI MANTRI,HAMIRBHAI KANABHAI BAVA,DULABHAI MALABHAI BAVA,HIRABHAI KANABHAI BAVA,MAHADEVABHAI KANABHAI BAVA,RAVABHAI KANABHAI BAVA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
268	CA/184/2019	08/04/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOHIL JASHVANTSINH AJITSINH,DABHI TRIBHOVANBHAI RAVJIBHAI,SHAH GIRISHBHAI JAYANTIBHAI	RULE NOT RECD BACK,RULE SERVED
269	CA/185/2019	09/04/2019	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER	KANABHAI BIKHABHAI ODIYA,KANABHAI BIKHABHAI ODIYA,PRESIDING OFFICER, LABOUR COURT,PRESIDING OFFICER, LABOUR COURT	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
270	CA/186/2019	26/02/2019	STATE OF GUJARAT,DISTRIT COLLECTOR,DEPUTY COLLECTOR,MAMLATAR ANJAR	,GOVERNMENT PLEADER	KANJI ARJAN JETHWA,HARSUKHLAL ARJAN JETHWA,LEGAL HEIRS OF DECEASED VASUDEV ARJAN JETHWA,KAVITABEN ARJAN JETHWA,RADHABEN ARJAN JETHWA,BHAVNABEN ARJAN JETHWA,DAKSHABEN ARJAN JETHWA,KAPILABEN VASUDEV ARJAN JETHWA WD/O VASUDEV ARJAN JETWA,GUNJANBEN VASUDEV JETHWA,ROHIT VASUDEV JETHWA,MEET VASUDEV JETWA	
271	CA/187/2019	22/04/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS FALGUNI D PATEL	MEHULKUMAR MAHENDRABHAI SHAH,SHITAL D/O MAHENDRABHAI CHANDULAL SHAH AND W/O CHIRAG C SHAH,TANVI D/O MAHENDRABHAI CHANDULAL SHAH AND W/O SANDEEP N SHAH,YASINMIYA AKBARMIYA KHAN,MOHMMAD HANIF HAJI GULABNABI PATEL	RULE SERVED,VIRAL K VASHI
272	CA/189/2019	07/05/2019	STATE OF GUJARAT,OFFICE OF COLLECTOR,ADDITIONAL MAMLATDAR AND ALT - TENANCY	GOVERNMENT PLEADER	HARILAL JINABHAI DECD THRU HIS HERIS,SHANTABEN HARILAL GANDHI,JAGDISHCHANDRA HARILAL GANDHI,KANTILAL HARILAL GANDHI,MANHARLAL HARILAL GANDHI,JAYANTILAL HARILAL GANDHI,ARVINDLAL HARILAL GANDHI	,MR MJ MEHTA
273	CA/190/2019	02/05/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BEGMABAI HAJI HALEPOTRA,HABIBAI HAJI HALEPOTRA,MAKABAI HAJI HALEPOTRA,MUSTAK HAJI HALEPOTRA,KHATIYABAI HAJI HALEPOTRA,KALYAN MEGHRAJ GADHVI,RAMAIYA AALABHAI GADHVI,RAGUNANDAN JODHA PARBATSINH	RULE SERVED,RULE UNSERVED
274	CA/191/2019	25/04/2019	ORIENTAL INSURANCE CO. LTD MEHSANA,	MR VC THOMAS	MEHBOOB @ MEHMUDABHAI DAWOODBHAI MAKNOJIYA (MOMIN),GORDHANBHAI JINABHAI JOSHI,NEW INDIA ASSURANCE CO LTD,MAKJONIYA ABIDBHAI ABDULBHAI,SELIYA BILALBHAI ABDULBHAI	RULE SERVED
275	CA/193/2019	25/04/2019	BHARATBHAI MAGANBHAI RAVAL,	NISHIT A BHALODI	KISHOR CHANCHALDAS KESHVANI,RELIANCE GENERAL INSURANCE CO LTD	RULE UNSERVED,(MR MAULIK J SHELAT)
276	CA/194/2019	08/04/2019	SAVITABEN KHODABHAI SALAT,VIKRAMBHAI KHODABHAI SALAT,RINKU KHODABHAI SALAT,JIJUBHAI KOYABHAI SALAT,RESHAMBEN JIJUBHAI SALAT	NISHIT A BHALODI	BALDEVSINH JASVANTSINH JADAV,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,MR HS MUNSHAW
277	CA/196/2019	28/02/2019	DAXABEN JAGDISHBHAI PATEL,	MR NK MAJMUDAR	MARZBAN NADIRSHA BARIYA,NOSHIR BAHERAMSHA BADHNI,DHANJISHA NADARHA AWARI,JIMI GAIYOMARAD DANDIWALA	
278	CA/197/2019	11/02/2020	RASIKBHAI REVABHAI PATEL,	MR MR VYAS	KANUBHAI HARGOVINDBHAI PATEL,VISHAL KANUBHAI PATEL,ORIENTAL INSURANCE CO LTD,SHAHBUDDINN KHAJUKHAN SIPAHI,HRMANPRIT SINGH,ORIENTAL INSURANCE CO LTD	NOTICE SERVED BY DS,UNSERVED EXPIRED (N),DS AFF.NOT FILED (N),MS DIMPLE A THAKER,A R KADRI
279	CA/198/2019	25/04/2019	LHR OF DECD NATWARBHAI AASUJI LAKHAJI MALI,MANIBEN AASUJI LAKHAJI MALI,GOVINDBHAI AASUJI SANKHLA (MALI),SAVITRIBEN D/O AASUJI LAKHAJI SANKHLA (MALI),MINOR ANJUBEN D/O AASUJI LAKHAJI SANKHLA (MALI)	MR MAHENDRA U VORA	AASUJI LAKHAJI MALI (SANKHLA),UNITED INDIA INSURANCE COMPANY LIMITED,SHANTILAL JETHAJI MALI,JETHAJI UMEDJI MALI,ARJANBHAI FATABHAI RABARI	DS AFF.NOT FILED (N),MR NIRAV K PADHIYAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
280	CA/199/2019	07/03/2019	ISHWARBHAI KESHAVBHAI KAHAR,	MR ZUBIN F BHARDA	DAYARAMBHAI SOMABHAI KAHAR,GANGABEN KESHAVBAHI KAHAR,CHAMPAKBHAI KEHSAVBHAI KAHAR,JAMNABEN RAMESHBHAI KAHAR,BHAGWANDAS SOMABAHI KAHAR,DHANABEN BHAGWANDS KAHAR,THAKORBHAI BHAGWANDAS KAHAR ABATED,BHARATBHAI BHAGWANDAS KAHAR,DHANSUKHBHAI BHAGWANDAS KAHAR,JASUBEN BHAGVANDAS KAHAR,PADMABEN BHAGVANDAS KAHAR,CHAMPABEN BHAGVANDAS KAHAR,LAKSHMIBEN BHAGVANDAS KAHAR,HANSABEN BHAGVANDAS KAHAR,NARMADABEN DEVJIBHAI KAHAR DECEASED,NARESHBHAI DEVJIBHAI KAHAR,BIPINBHAI DEVJIBHAI KAHAR,CHANDANBEN DASHRATHBHAI KAHAR,MOHANBHAI SOMABHAI KAHAR,AMBARAM SOMABAHI KAHAR ABATED,MANIBEN PRATAPBHAI KAHAR	
281	CA/200/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADVABHAI UKABHAI PAGHADAL,	NOTICE SERVED
282	CA/201/2019	26/06/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	AMARABHAI DESABHAI HARIJAN,	NOTICE SERVED
283	CA/202/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANJIBHAI BAVABHAI PAGHADAL,DEPUTY EXECUTIVE ENGINEER	MR TEJAS P SATTA
284	CA/203/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANJIBHAI RAMJIBHAI,DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED
285	CA/204/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHARAN VIJAYDAN SHIVDAN,CHARAN NARHARDAN SHIVDAN,DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED
286	CA/205/2019	26/06/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJUBABEN MALDAN SURU,PRATAPBAHI MALDAN SURU,BABABEN MALDAN SURU,SHAKTIDAN MALDAN SURU,BALDEVBAHI MALDAN SURU,UMESHBHAI MALDAN SURU	MR TEJAS P SATTA
287	CA/206/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KISHORDAN KARANDAN SURU,SANGITABEN KARANDAN SURU,RAJESHBHAI KARANDAN SURU	NOTICE SERVED
288	CA/207/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VRAJLAL KADAVBHA PAGHADAL,	NOTICE SERVED
289	CA/208/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VRAJLAL KADVABHA PAGHADAL,	MR TEJAS P SATTA
290	CA/209/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVABHAI VELABHAI,	MR TEJAS P SATTA
291	CA/210/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI RAIYABHAI PAGHADAL,	NOTICE SERVED
292	CA/211/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI HIRABHAI CHOVATIYA,	NOTICE SERVED
293	CA/212/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI DAYABHAI AND RAYABHAI DAYAVBHAI,	NOTICE SERVED
294	CA/213/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI RANCHHODBHAI PAGHADAL,	NOTICE SERVED
295	CA/214/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI RANCHHODBHAI PAGHADAL,	NOTICE SERVED
296	CA/215/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI BAVABHAI PAGHADAL,	NOTICE SERVED
297	CA/216/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI BAVABHAI PAGADHAL,	NOTICE SERVED
298	CA/217/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHAVANDAN BHIKHUDAN GADHAVI,	NOTICE SERVED
299	CA/218/2019	24/04/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR	KADVIBEN W/O PREMJIBHAI SINGAL,MINOR RAKESH S/O BABUBHAI SINGAL,SEJALBEN D/O BABUBHAI SINGAL,KALIDAS VRAJLAL GADHIYA	NOTICE SERVED BY DS
300	CA/219/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHALABHAI PALABHAI,HARSUKHBHAI PALABHAI,MUKTABEN PALABHAI,RASILABEN PALABHAI,SHANTUBEN PALABAHI,AMITABEN PALABAHI,SAVITABEN BHIKHABHAI,MANJULABEN BHIKHABHAI,GITABEN BHIKHABHAI,PARULBEN BHIKHABAHI,LIAVANTIBEN BHIKHABHAI,DAYABEN BHIKHABHAI,ASHOKBHAI BHIKHABAHI,NARESHBAHI BHIKHABHAI	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
301	CA/220/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANOKABA KANJIBHAI,MADHUBEN KANJIBHAI,INDUBEN KANJIBHAI,GITABEN KANJIBHAI,JITUDAN KANJIBAHI,SONALBEN KANJIBHAI,MANHARBHAI KANJIBHAI,RITABEN KANJIBHAI POA AND HERSELF ANOKABA KANJIBHAI	NOTICE SERVED
302	CA/221/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN CHANABHAI,JIVIBEN CHANABHAI,PRABHABEN CHANABHAI,LILIBEN CHANABHAI,SHANTABEN CHANABHAI,DHIRUBHAI CHANABHAI DECEASED HIS LEGAL HEIRS,HEMIBEN DHIRUBHAI,MENABEN DHIRUBHAI,LAXMIBEN DHIRUBHAI,SANJAYBAHI DHIRUBHAI,VIPULBHAI DHIRUBHAI	,NOTICE SERVED
303	CA/222/2019	26/06/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	SOMIBEN TEJABHAI,HEMIBEN TEJABAHI,RAMABEN TEJABAHI POA AN HIMSELF MOHANBHAI TEJABHAI	MR TEJAS P SATTA
304	CA/223/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGUEN VIRABHAI,DIVIBEN VIRABHAI,JASUBEN VIRABHAI,SHARDABEN VIRABAHI,RAJUBHAI VIRABHAI POA AND HIMSELF RUDIBEN VIRABAHI	NOTICE SERVED
305	CA/224/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANIBEN DESHABHAI,BHIKHABHAI DESHABAHI,MANIBEN DESHABHAI,NANUBEN DESHABAHI,GOVINDBHAI DESHABHAI,GOMIBEN DESHABHAI POA AND HIMSELF NAJABHAI DESHABAHI	NOTICE SERVED
306	CA/225/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMIBEN PANCHABHAI AATHU,RUDABHAI PANCHABHAI AATHU,CHAMPABEN PANCHABHAI AATHU,CHAKUBEN PANCHABHAI AATHU,HANSABEN PANCHABAHI AATHU,BABUBHAI PANCHABHAI AATHU,KISHORBHAI PANCHABHAI AATHU,DEVABHAI PANCHABHAIAATHU	NOTICE SERVED
307	CA/226/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN RAVJI PAGHDAL,SAVITABEN RAVJI PAGHDAL,ARJAN RAVJI PAGHDAL,JAYABEN RAVJI PAGHDAL,SAMUBEN RAVJI PAGHDAL,SHARDABEN RAVJI PAGHDAL,BHIKHABHAI RAVJI PAGHDAL,BHANUBEN RAVJI PAGHDAL,BABIBEN @ SAROJBEN RAVJI PAGHDAL,REKHABEN RAVJI PAGHDAL	NOTICE SERVED
308	CA/227/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABH RAIYABHAI PAGHDAL,JAYANTI RAIYABHAI PAGHDAL,DIWALIBEN RAIAYBAHI PAGHDAL,MANSUKHBHAI RAIYABAHI PAGHADAL,MUKTABEN RAIYA PAGHDAL,CHAMPABEN RAIYABHAI PAGHDAL,JAGDISHBAHI RAIYABHAI PAGHDAL,VINUBHAI RAIYABHAI PAGHDAL	NOTICE SERVED
309	CA/228/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI RANCHHODBHAI PAGHADAL,CHHAGANBHAI RANCHHODBHAI PAGHADAL,LABHUBEN RANCHHODBHAI PAGHADAL,RANIBEN RANCHHODBHAI PAGHADAL,LILABEN RANCHHODBHAI PAGHADAL,JAYABEN RANCHHODBHAI PAGHADAL	NOTICE SERVED
310	CA/229/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHRAVANDAN BHIKHUDAN SURU,HIRBAIBEN BHIKHUDAN SURU,CHANUBEN BHIKHUDAN SURU,KARANDAN BHIKHUDAN SURU,SAJJANBEN BHIKHUDAN SURU,HULASHBEN BHIKHUDAN SURU,TOGUDAN BHIKHUDANS URU POA RAMJIBHAI BHIKHABHAI BHUVA	,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
311	CA/230/2019	12/03/2019	NEETABEN JENTILAL ALIAS JAYANTILAL BHATT WD/O LATE SHRI JENTILAL ALIAS JAYANTILAL KARSHAN BHATT,RUCHITA JENTILAL ALIAS JAYANTILAL BHATT D/O LATE SHRI JENTILAL ALIAS JAYANTILAL KARSHAN BHATT,HEMAN JENTILAL ALIAS JAYANTILAL BHATT S/O LATE SHRI JENTILAL ALIAS JAYANTILAL KARSHAN BHATT,KHUSBU JENTILAL ALIAS JAYANTILAL BHATT D/O LATE SHRI JENTILAL ALIAS JAYANTILAL KARSHAN BHATT,JIVRAJ KARSHAN BHATT	MR. HEMAL SHAH	SALEMAMAD IBRAHIM KUMBHAR,ORIENTAL INSURANCE CO LTD	
312	CA/231/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHARAN SHANKARDAN SHIVDAN(DECEAED)(HIS L/H),ANOKBA KANJIBHAI SURU,MADHUBEN KANJIBHAI SURU,INDUBEN KANJIBHAI SURU,GITABEN KANJIBHAI SURU,JITUDAN KANJIBHAI SURU,SONALBEN KANJIBHAI SURU,MANHARBHAI KANJIBHAI SURU,RITABEN KANJIBHAI SURU,RAJUBABEN MALDAN SURU,PRATAPBAHI MALDAN SURU,BABABEN MALDAN SURU,SHAKTIDAN MALDAN SURU,BALDEVBHAI MALDAN SURU,UMESHBAHI MALDAN SURU,KISHORDAN KARANDAN SURU,SANGITABEN KARANDAN SURU,RAJESHBHA KARANDAN SURU,LILABEN SHIVDAN SURU,VIJAYDAN SHIVDAN SURU,NARHARDAN SHIVDAN SURU	,NOTICE SERVED
313	CA/232/2019	26/06/2019	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JORUBHA JIVUBHA PARMAR,TAKHUBABEN JIVUBHA PARMAR,CHANDRIKABEN JIVUBAH PARMAR,BHUPATBAHI JIVUBHA PARMAR,MADHUBEN JIVUBHA PARMAR,DILUBHA JIVUBHA PARMAR,VAJESINH JIVUBHA PARMAR,SURUBHA JIVUBHAPARMAR	NOTICE SERVED
314	CA/233/2019	04/07/2019	DASHRATHDASJI GURUGANESHDASJI,	MR AFTABHUSEN ANSARI	YOGESHDAS GURUGANESHDASJI,CHARITY COMMISSIONER GUJARAT STATE	RULE UNSERVED,A R KADRI
315	CA/235/2019	01/07/2019	NITUBEN W/O NARESHBHAI H SONGRA D/O SHIVAJI BORANA,	MR PARESH A. PATEL	NARESHBHAI HIRABHAI SONGRA,	MR.MINHAJ M SHAIKH
316	CA/236/2019	06/05/2019	BHANJI NATHUBHAI VASANI GRAND FATHER OF LATE NIRAV PRAVINKUMAR VASANI (PATEL),NANBAI BHANJIBHAI VASANI (PATEL),RAJESHBHAI PRAVINKUMAR VASANI(PATEL),HARILAL BHANJIBHAI VASANI (PATEL)	MR. HEMAL SHAH	MERAMANJI DEVRAJBHAI PARMAR,GSRTC,NARSHIBHAI BHANJIBHAI VASANI,NEW INDIA INSURANCE CO LTD	DS AFF.NOT FILED (N),MS SEJAL K MANDAVIA
317	CA/237/2019	06/05/2019	HARILAL BHANJIBHAI VASANI (PATEL),RAMILABEN HARILAL VASANI(PATEL)	MR. HEMAL SHAH	MERAMANJI DEVRAJBHAI PARMAR,GSRTC,NARSHIBHAI BHANJIBHAI VASANI,NEW INDIA INSURANCE CO LTD	DS AFF.NOT FILED (N),MS SEJAL K MANDAVIA
318	CA/238/2019	06/05/2019	BHANJI NATHUBHAI VASANI GRAND FATHER OF LATE JINIL PRAVINKUMAR VASANI (PATEL),NANBAI BHANJIBHAI VASANI (PATEL),RAJESHBHAI PRAVINKUMAR VASANI(PATEL),HARILAL BHANJIBHAI VASANI (PATEL)	MR. HEMAL SHAH	MERAMANJI DEVRAJBHAI PARMAR,GSRTC,NARSHIBHAI BHANJIBHAI VASANI,NEW INDIA INSURANCE CO LTD	DS AFF.NOT FILED (N),MS SEJAL K MANDAVIA
319	CA/239/2019	06/05/2019	JAYANTILAL BHANJI VASANI (PATEL),KASTURBEN JAYANTILAL VASANI(PATEL)	MR. HEMAL SHAH	MERAMANJI DEVRAJBHAI PARMAR,GSRTC,NARSHIBHAI BHANJIBHAI VASANI,NEW INDIA INSURANCE CO LTD	DS AFF.NOT FILED (N),MS SEJAL K MANDAVIA
320	CA/240/2019	06/05/2019	BHANJI NATHUBHAI VASANI F/O LATE PRAVINKUMAR BHANJIBHAI VASANI (PATEL),NANBAI BHANJIBHAI VASANI (PATEL),RAJESHBHAI PRAVINKUMAR VASANI(PATEL),HARILAL BHANJIBHAI VASANI (PATEL)	MR. HEMAL SHAH	MERAMANJI DEVRAJBHAI PARMAR,GSRTC,NARSHIBHAI BHANJIBHAI VASANI,NEW INDIA INSURANCE CO LTD	DS AFF.NOT FILED (N)
321	CA/241/2019	06/05/2019	JAYANTILAL BHANJI VASANI (PATEL),KASTURBEN JAYANTILAL VASANI(PATEL)	MR. HEMAL SHAH	MERAMANJI DEVRAJBHAI PARMAR,GSRTC,NARSHIBHAI BHANJIBHAI VASANI,NEW INDIA INSURANCE CO LTD	DS AFF.NOT FILED (N)
322	CA/244/2019	17/02/2020	KISHANBHAI MOHANBHAI PATEL,	MS TEJAL A VASHI	SPECIAL SECRETARY, REVENUE DEPT.,COLLECTOR, VALSAD,DEPUTY COLLECTOR, PARDI,MAMLATDAR, PARDI,VAJIRBHAI JAGANBHAI PATEL,SAVITABEN JAGANBHAI PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
323	CA/245/2019	08/04/2019	MEENABEN RAJEDRASINH PARMAR,RUCHI RAJENDRASINH PARMAR,DHANANJAY RAJENDRASINH PARMAR	MS TEJAL A VASHI	SHREEMAND RAJCHANDRA ADHYATMIK SATSANG SADHNA KENDRA PUBLIC TRUST,MAHARANI DIVYADEVI ALIAS DIVYADEVI PREMSINGH VERMA,DHARMESH MOHANLAL DAKE,JAYDEEP THAKORBHAI DESAI,MIHIR AJITKUMAR SHROFF	,MR ADITYA B MEHTA,MR ANUJ K TRIVEDI,MR ISHAN MIHIR PATEL
324	CA/246/2019	13/03/2019	MEERA KESHAVLAL BHOJANI,	MR VIMAL A PUROHIT	POONAMCHAND PARMAR,ARVIND AGRAWAL,DINESHCHANDRA PANDYA,R T SHAH,SIDDHESH PANDYA	
325	CA/247/2019	04/02/2020	KARIMBHAI AHMEDBHAI SAIYED,	MS SRUSHTI A THULA	HANSABEN ALIAS KAILASBEN VIKRAMBHAI SOLANKI,KINJAL VIKRAMBHAI SOLANKI,KIRAN VIKRAMBHAI SOLANKI,DHARMRAJ VIJAYKUMAR SOLANKI,NANUBHAI BAVUBHAI SOLANKI,RATANBEN NANUBHAI SOLANKI,DINESHBHAI BHAMARJIBHAI CHAUHAN,UNITED INDIA INSURANCE COMPANY LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
326	CA/248/2019	28/11/2019	RANA SURESHKUMAR RANCHHODBHAI,SHAH ARVINDBHAI RAMESHBAHI,RAULJI ASHOKKUMAR NATVARSING	(MR SL VAISHYA)	MADHYA GUJARAT VIJ COMPANY LTD THROUGH CHAIRMAN,KATARA SOMABHAI CHANDUBHAI,SANQADA KANTIBAHI VIRABAHI,EXECUTIVE ENGINEER GEB,DY. GENERAL MANAGER,ASST. DIRECTOR TRAINING EMPLOYMENT AND TRAINING DEPT.	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SP HASURKAR,MR SHAKEEL A QURESHI
327	CA/249/2019	09/07/2019	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANBHAI GANDABHAI,	
328	CA/250/2019	26/04/2019	THE GENERAL MANAGAER OIL AND NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	LALUBHAI MAHADEVBHAI RABARI SINCE DECD THROUGH LHR,VASHRAMBHAI MAHADEVBHAI RABARI,SPECIAL LAND ACQUISITION OFFICER	,GOVERNMENT PLEADER,(MR A J PATEL)
329	CA/251/2019	01/05/2019	SHASHIBEN VISHNUBHAI RAVAL,	KAASH K THAKKAR	ISHWARBHAI VALABHAI THAKOR,KAMLESHBHAI ISHWARBHAI PAREJIYA,UNITED INDIA INSURANCE COMPANY LTD,DALCHHIBEN MAVJIBHAI RAVAL	,SERVED BY RPAD (N),MR P P LAKHANI
330	CA/252/2019	01/05/2019	SANTOKBEN WD/O VISHNUBHAI RAVAL,ASHWINBHAI VISHNUBHAI RAVAL,SAGAR ALIAS LALABHAI VISHNUBHAI RAVAL,DASHRATHBHAI ALIAS LALABHI VISHNUBHAI RAVAL,MANSUKHBHAI MAVJIBHAI RAVAL,MAGHIBEN MANSUKHBHAI RAVAL	KAASH K THAKKAR	ISHWARBHAI VALABHAI THAKOR,KAMLESHBHAI ISHWARBHAI PAREJIYA,UNITED INDIA INSURANCE COMPANY LTD,DALCHHIBEN MAVJIBHAI RAVAL	,MR BN LIMBACHIA,MR P P LAKHANI
331	CA/253/2019	16/07/2019	DAIBEN W/O DIPAJI BHUPATJI THAKOR,JASHVANTJI DIPAJI THAKOR,MEHULKUMAR DIPAJI THAKOR,DHARMENDRAKUMAR DIPAJI THAKOR	KAASH K THAKKAR	MAVJIBHAI BHURABHAI RAVAL,RAMESHBHAI DEVCHANDBHAI PATEL,ICICI LOMBARD INSURANCE COMPANY LTD	MR CHIRAYU A MEHTA,SAN ASSOCIATES LLP
332	CA/254/2019	11/04/2019	BHAVNABEN BHOVANBHAI CHAVDA,LH OF NANBAIBEN BHURABHAI CHAVDA AS NANBAIBEN DIED PENDENTE LITE,ANANDBHAI BHURABHAI CHAVDA,RANABHAI BHURABHAI CHAVDA,ARVINDBHAI BHURABHAI CHAVDA,LADUBEN BHURABHAI CHAVDA W/O NARANBHAI BAKOTRA,AMARBEN BHURABHAI CHAVDA,LALITABEN BHURABHAI CHAVDA W/O BHIMABHAI JATIYA	MR MONAL S CHAGLANI	KANUBHAI NATHABHAI MAKKA,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED BY DS
333	CA/255/2019	26/04/2019	THE GENERAL MANAGAER OIL AND NATURAL GAS CORP. LTD,	MR AJAY R MEHTA	SENMA SHAKARABHAI DHULABHAI SINCE DECD THROUGH LHR,SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED,(MR A J PATEL)
334	CA/256/2019	19/07/2019	ST CORPORATION OFFICE,	MRS VASAVDATTA BHATT	TAKHATSINH HIMMATSINH SODHA PARMAR,SHIVAJI TAKHATSINH SODHA PARMAR,RAMSINH TAKHATSINH SODHA PARMAR,HIMMATSINH CHHATRASINH SODHA PARMAR,NANIBEN HIMMATSINH SODHA PARMAR,RADHABHAI MOTIBHAI ZALA	DS AFF.NOT FILED (N),MR MOHSIN M HAKIM
335	CA/257/2019	31/07/2019	ST CORPORATION OFFICE,	MRS VASAVDATTA BHATT	TAKHATSINH HIMMATSINH SODHA PARMAR,RADHABHAI MOTIBHAI ZALA	DS AFF.NOT FILED (N),MR MOHSIN M HAKIM

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
336	CA/258/2019	28/08/2019	FARUKBHAI ISHABHAI KABARIYA,	MR JM BAROT	AJUBHA CHATURBHAI GOHIL,IQBALBHAI ISHABHAI KABARIYA,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,COLLECTOR	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
337	CA/262/2019	05/03/2019	KARSAN KADVA,RAMJI KADVA,GOVIND KADVA,JAMNABEN KADVA,MANJULABEN KADVA,KANCHANBEN KADVA,NIRMALABEN KADVA	MR PRATIK Y JASANI	COMPETENT AUTHORITY AND ADDITIONAL COLLECTOR RAJKOT,SAGAR URBAN LAND TRIBUNALAND EX-OFFICIO SECRETARY TO THE GOVT,JIVA KADVA PATEL	
338	CA/263/2019	01/04/2019	REGISTRAR OF BIRTH AND DEATH OFFICE,	MRS KALPANA K RAVAL	STATE OF GUJARAT,CHHAYABEN ASHISHKUMAR PATEL	
339	CA/264/2019	06/05/2019	HASAM BIJAL HASPARIYA,	JENIL M SHAH	DRIVER OF ST BUS NO GJ 18 V 8080,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
340	CA/265/2019	10/04/2019	JAGATBA PRAVINSINH PARMAR,	JENIL M SHAH	INDRAJITSINH ALIAS INDUBHA MAHIPALSINH GOHIL,VTCOS TRANSPORTATION PVT LTD,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NOTICE SERVED BY DS,MR ANKIT SHAH
341	CA/266/2019	02/08/2019	STATE TRADING CORPORATION OF INDIA LTD,STATE TRADING CORPORATION OF INDIA LTD.	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	M/S. RAJSHREE TEXTILES PVT. LTD.,	RULE SERVED BY DS
342	CA/267/2019	10/04/2019	NIRUBEN NIRANJANBHAI TAILO,	NISHIT A BHALODI	KHALIKHAN MOHAMMADBHAI SOMRA DELETED AS PER ORDER AT EXH 25,JAKIR HUSEIN MOHMAD HUSEIN SHAIKH,ORIENTAL INSURANCE CO. LTD	,DS AFF.NOT FILED (N),MR HARDIK P MEHTA
343	CA/268/2019	06/05/2019	SURESHBHAI BALVANTBHAI PATEL(BARIA),	NISHIT A BHALODI	GAYASHKUMAR MANILAL DAMOR,ASHOKKUMAR DALABHAI PARGI,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED BY DS
344	CA/269/2019	17/02/2020	KAMLABEN BHOMARAM CHAUDHARY,KAJALBEN BHOMARAM CHAUDHARY,DURGESHWARI BHOMARAM CHAUDHARY,SAJJANKUMAR BHOMARAM CHAUDHARY,MITALIBEN BHOMARAM CHAUDHARY,JAMNABEN VISHVASJI CHAUDHARY (DELETED AS PER ORDER BELOW EXH. 29)	NISHIT A BHALODI	VITTHALBHAI SOMABHAI SOLANKI,MANAGING TRUSTEE PARUL INSTITUTE ENGINEERING OF TECHNOLOGY,UNITED INDIA INSURANCE CO. LTD	DS AFF.NOT FILED (N),MR PALAK H THAKKAR,MR P P LAKHANI,UDIT N VYAS
345	CA/270/2019	01/05/2019	MINOR PANKESH BHALUBHAI @ BALLUBHAI DAMOR,	NISHIT A BHALODI	IMRANBHAI @ JAVISHA KARISHMA SARVODE,MANOJBHAI BHAGWANBHAI MEGHANI,NATIONAL INSURANCE CO. LTD	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
346	CA/271/2019	01/05/2019	KAMLESH JAYANTIBHAI BAROT,	NISHIT A BHALODI	NIRANJANBHAI AARATBHAI BAROT,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,RAMZANKHAN A. BALUCHI,THE NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MS VIDHI J BHATT
347	CA/272/2019	11/06/2019	ORIENTAL INSURANCE CO LTD.,	MR RATHIN P RAVAL	BALUBHAI MULJIBHAI BARIYA,SONIBEN BALUBHAI BARIYA,BHUMIKABEN BALUBHAI BARIYA,DHAVAL BALUBHAI BARIYA,JETHIBEN MULJIBHAI BARIYA,JAYDIPSINH GOPALSINH PAREKHIYA,ABDULWAHID ABDUR RAZAK SHEIKH,GOKALBHAI MULJIBHAI BARIYA,ICICI LOMBARD GEN. INS. CO. LTD	RULE SERVED
348	CA/273/2019	06/05/2019	THAKOR PRAKASHJI RUPSANGJI,	MR. YOGENDRA THAKORE	PATEL LALJIBHAI BECHARBHAI,DIVISIONAL MANAGER, GUJARAT STATE ROAD TRANSPORT CORPORATION,ARVINDJI RUPSANGJI THAKOR,RELIANCE GENERAL INSURANCE COMPANY LTD.	DS AFF.NOT FILED (N),MR RATHIN P RAVAL
349	CA/275/2019	22/08/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DAXABEN @ DEVUBEN LALJIBHAI KHIMSURIYA,AJIMALI GAVARALI DEVRANI,DHARAMSHIBHAI LAVABHAI KOTADIYA,MANSUKHBHAI ARJANBHAI SAVALIYA	NOTICE SERVED BY DS,NISHIT A BHALODI
350	CA/276/2019	03/03/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KANTABEN BHIMSINGBHAI BARIYA,MINOR GAURIBEN BHIMSINGBHAI BARIYA,MINOR BHVVATIBEN BHIMSINGBHAI BARIYA,MINOR NIRMALABEN BHIMSINGBHAI BARIYA,MINOR DHANISHTHKUMAR BHIMSINGBHAI BARIYA,AMARSINGBHAI NAVALSINGBHAI BARIYA	NOTICE NOT RECD BACK,NISHIT A BHALODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
351	CA/277/2019	03/03/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MINABEN @ SENTRA CHANDRASHEKHAR NAIDU,MINOR RAJESH @ RAJ CHANDRASHEKHAR NAIDU,MINOR BHARTI CHANKDRASHEKHAR NAIDU,MINOR VICKY CHANDRASHEKHAR NAIDU,KISHANLAL NANDLAL SHARMA	NOTICE SERVED,(MR PARESH M DARJI)
352	CA/278/2019	11/04/2019	REGIONAL DIRECTOR EMPLOYE STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	GOPAL STEEL FEB,	
353	CA/280/2019	19/08/2019	NARENDRA SAVAILAL PATEL,	RC JANI & ASSOCIATE	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER,SUSHILABEN VITHALBHAI PATEL SINCE DIED THROUGH HER LEGAL HEIRS,STATE OF GUJARAT,PATEL YOGESHBHAI VITHTHALBHAI,PATEL ASHISHKUMAR VITHTHALBHAI	,NOTICE SERVED BY DS,SERVED BY RPAD (N),MR JOY MATHEW,RONITH JOY
354	CA/281/2019	02/05/2019	VALUBEN KARNA RABARI,	MR. HEMAL SHAH	MAHENDRA R THACKKER,ORIENTAL INSURANCE CO LTD	SERVED BY RPAD (N)
355	CA/282/2019	09/07/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,RUBIRAI BHOLARAI KURMI,RITIKKUMAR BHOLARAI KURMI,ROSHANKUMAR BHOLARAI KURMI,VIBHAKUNVAR MEGHANRAI KURMI (DELETED BEFORE THE LD TRIBUNAL . NO NOTICE IS REQUIRED)	,RULE SERVED,RULE SERVED BY DS,MR AJAY R MEHTA
356	CA/283/2019	16/04/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,HANSABEN NARENDRASINH PAWAR,(KUMAR) VIKRAMSINH NARENDRASINH PAWAR,(KUMARI) POOJA NARENDRASINH PAWAR	RULE SERVED,MR AJAY R MEHTA
357	CA/284/2019	24/09/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,NANJI SURJI ASARI	RULE SERVED,MR AJAY R MEHTA
358	CA/285/2019	13/09/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,PINAL PRABHUDAS GAMETI	RULE SERVED,RULE UNSERVED,MR AJAY R MEHTA
359	CA/286/2019	16/04/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,SHEETALBEN ANILABHAI BALDANIA WIFE OF DECEASED ANILBHAI JAYANTILAL BALDANIA,ANJALI ANILBHAI BALDANIA D/O DECEASED ANILBHAI JAYANTILAL BALDANIA,JAYKUMAR ANILBHAI BALDANIA S/O DECEASED ANILBHAI JAYANITLAL BALDANIA	RULE SERVED,MR AJAY R MEHTA
360	CA/287/2019	24/09/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,DHRUVAL JAYANTILAL FOFALI	RULE SERVED,RULE SERVED BY DS,MR AJAY R MEHTA,MR ND SONGARA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
361	CA/288/2019	09/07/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI (GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,RANJU DEVI, WD/O AKHILESHKUMAR CHAMAR,MINOR ANJALI D/O AKHILESHKUMAR CHAMAR,MINOR ANU D/O AKHILESHKUMAR CHAMAR,MINOR DIVAKAR S/O AKHILESHKUMAR CHAMAR,RAMDUT LAKHRAJ CHAMAR,SONIYADEVI W/O RAMDUT CHAMAR,RAJESHKUMAR RAMDUT CHAMAR	RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA
362	CA/289/2019	24/09/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHALA ALA SHIVRAJBHAI(GADHVI),NILKANTH CONCAST PVT. LTD,THE NEW INDIA ASSURANCE CO. LTD,RABINDRA GANESH MAHATO,NARANBHAI JAKHUBHAI JATIA,DILIP MERAMANBHAI CHUDASAMA	RULE SERVED,MR AJAY R MEHTA
363	CA/290/2019	16/04/2019	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	PRAKASHBHAI LAVJIBHAI PUROHIT,JAYSHREE VIJAYKUMAR MOCHI,MANISHA WD/O SANDIPKUMAR VIJAYKUMAR MOCHI	RULE SERVED,MR AMIT C NANAVATI
364	CA/291/2019	15/04/2019	RASHIDABEN D/O NANABHAI GULAMALI MANAGER,NAFISABEN D/O NANABHAI GULAMALI MANAGER	MR MANISH M KAUSHIK	MOHAMAMADHABIB ABDULRAZAK DABHOIWALA,	MR KB PANERI,MANAN K PANERI
365	CA/292/2019	09/07/2019	DAKSHIN GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	L.D. TEXTLES INDUSTRIES LTD.,	SERVED BY AFFIX. (R)
366	CA/293/2019	24/01/2020	FATEHSINH SOHANSINH RANAVAT,	NISHIT A BHALODI	RAMESHKUMAR SHANTILAL TANK,UNITED INDIA INSURANCE CO. LTD,NARAYANLAL GOKULJI PRAJAPATI,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	DS AFF.NOT FILED (N),MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
367	CA/294/2019	17/02/2020	ORIENTAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HANSABEN PARSOTAMBAHI VAGHELA,ARTIBEN PARSOTAMBHAI,VIKI PARSOTAMBHAI,SIMABEN PARSOTAMBHAI,MONTU PARSOTAMBHAI,MAHAMMADBHAI U MANSURI	NOTICE SERVED BY DS,RULE NOT RECD BACK,RULE UNSERVED
368	CA/295/2019	01/05/2019	VIJYABEN DINESHBHAI NAGANI,RITABEN DINESHBHAI NAGANI,SONALBEN DINESHBHAI NAGANI,RUPALBEN DINESHBHAI NAGANI,NAYNABEN DINESHBHAI NAGANI,KUSUMBEN DINESHBHAI NAGANI,DAYABEN DINESHBHAI NAGANI,GHANSHYAMBHAI DINESHBHAI NAGANI,MANIBEN NARANBHAI NAGANI DELETED AS PER THE ORDER BELOW EXH. 22,NARANBHAI JERAMBHAI NAGANI DELETED AS PER THE ORDER BELOW EXH. 22	MR TUSHAR L SHETH	SANJAYBHAI BHIKHABHAI KOLI,RAJENDRAKUMAR HATHIBHAI BORICHA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED BY DS,MR VIBHUTI NANAVATI
369	CA/296/2019	02/05/2019	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MANIBEN WD/O PUNAMBHAI KHRISTI,MINOR BHANUMBEN PUNAMBHAI KHRISTI,NITINKUMAR PUNAMBHAI KHRISTI	RULE SERVED
370	CA/297/2019	13/03/2019	SIRAJ SABIRBHAI PATEL,	MR PRATIK Y JASANI	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	
371	CA/298/2019	17/01/2020	PANDYA HARDIKKUMAR RAMESHCHANDRA,	MR R.K.MANSURI	KALASHVA MITESHBHAI ASHOKBHAI,IFFCO TOKYO GENERAL INSURANCE CO	DS AFF.NOT FILED (N)
372	CA/299/2019	12/06/2019	RUGARAM SURARAM CHAUDHARI,	MR R.K.MANSURI	BHIKHUMIYA RASULMIYA,MUJAFFARMOHMAD IQBAL MAHESANIYA,NATIONAL INSURANCE CO LTD	DS AFF.NOT FILED (N),MR VIBHUTI NANAVATI
373	CA/300/2019	08/08/2019	RIKENKUMAR DHANSHYAMBHAI PARMAR,	MR R.K.MANSURI	DIPAKBHAI BHIKHUBHAI RANA,RASMIKABEN DIPAKBHAI RANA,IFCO TOKIYO GENERAL INSURANCE COMPANY	NOTICE SERVED
374	CA/301/2019	23/08/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	M/S. TIRSHUL CONSTRUCTION AND CO.,	MR CHIRAG B PATEL
375	CA/302/2019	26/06/2019	THE DY. COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMESHCHANDRA BAPUJIBHAI,PATEL KANTIBHAI BAPUJIBHAI	RULE SERVED
376	CA/304/2019	26/06/2019	THE DY. COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHAGVANDAS BAPUJIBHAI,	NOTICE SERVED
377	CA/305/2019	07/08/2019	THE DY. COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL PARSOTTAMBHAI PRAGJIBHAI,PATEL MULJIBHAI MANGALBHAI	NOTICE SERVED,UNSERVED EXPIRED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
378	CA/306/2019	01/05/2019	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RATNABHAI BHEMABHAI VADHEL,MADANLAL NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT JAIN,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,DIPAKKUMAR JAGANNANTH PATIL,RAJESH SHANTARAM PATIL	NOTICE SERVED BY DS,NOTICE UNSERVED,MR VIBHUTI NANAVATI
379	CA/307/2019	11/07/2019	KESARBAI KHETA@KHETSHI MAHESHWARI(MEGHVAD),SAVITA KHETA@ KHETSHI MAHESHWARI(MEGHVAD),BHAVNA KHETA@ KHETSHI MAHESHWARI D/O OF DECEASED,NATHI AASARIYA MAHESHWARI(MEGHWAD) MOTHER OF DECEASED,MURJI AASARIYA MAHESHWARI(MEGHVAD) BROTHER OF DECEASED	,MR. HEMAL SHAH	SHANKAR MULJI MAHESHWARI,LALJIBHAI ARJANBHAI BALIYA,NATIONAL INSURANCE CO LTD	SERVED BY RPAD (N),MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
380	CA/308/2019	02/04/2019	SUNITABEN AJITBHAI KOTWAL,RAJANKUMAR AJITBHAI KOTWAL,KHUSHIBEN AJITBHAI KOTWAL,KANJIBHAI DITAJI KOTWAL,RASIBEN KANJIBHAI KOTWAL	,NISHIT A BHALODI	KANUJI CHHANJI THAKOR,N K PROTEINSLTD,RELIANCE GENERAL INSURANCE CO LTD	
381	CA/309/2019	17/06/2019	KALAVATIBEN MOTISINH DIVERA,VANRAJSINH MOTISINH DIVERA,MEHULSINH MOTISINH DIVERA,DOLATBEN RAYSINH DIVERA	MR R G DWIVEDI	KAMALSINH CHANDRASINH PARMAR,LATE CHANDRASINH PRABHATSINH PARMAR,ORIENTAL INSURANCE CO. LTD,VIRENDRASINH CHANDRASINH PARMAR	,SERVED BY RPAD (N)
382	CA/311/2019	05/09/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GOPALBHAI PALLUBHAI MADHIDIYA,VIRENDRAKUMAR GABBULALJI VANI,LEGAL HEIRS OF DECEASED DEVALIBEN SHANKERBHAI SHANKERBHAI DALSINGBHAI HATHILA H/O DECD DEVALIBEN	NOTICE NOT RECD BACK,UNSERVED EXPIRED (N), (CHETANKUMAR K SHAH)
383	CA/312/2019	05/07/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR	VIKRAMBHAI BABUBHAI PATNI,VAGHELA MOTUBHA GHEMARSANG,SOLANKI PRADHANJI KESHAJI,THAKOR CHAMANJI MANGAJI @ MANAJI,HDFC ERGO GENERAL INSURANCE CO. LTD.,	NOTICE SERVED BY DS
384	CA/313/2019	05/09/2019	ORIENTAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	GOPALBHAI PALLUBHAI MADHIDIYA,VIRENDRAKUMAR GABBULALJI VANI,RAMESHBHAI JIVRAJBHAI SHARAM	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N)
385	CA/315/2019	09/04/2019	UMRETH NAGARPALIKA THRU CHIEF OFFICER,	MR. JAY M THAKKAR	KAMLESHBHAI BABUBHAI HARIJAN,PRESIDING OFFICER,DIRECTOR OF MUNICIPALITY	
386	CA/317/2019	19/08/2019	PRAKASHBHAI ISHWARBHAI PATEL,	MR VAIBHAV N SHETH	RANJANBEN D/O. SHANKARBHAI PATEL W/O. PRAKASHBHAI PATEL,	MR TANMAY B KARIA
387	CA/318/2019	19/08/2019	PRAKASHBHAI ISHWARBHAI PATEL,	MR VAIBHAV N SHETH	RANJANBEN D/O. SHANKARBHAI PATEL W/O. PRAKASHBHAI PATEL,	MR TANMAY B KARIA
388	CA/321/2019	07/03/2019	STATE BANK OF INDIA,	MR BIJU A NAIR	RADHESHYAM SPINNING MILL PVT. LTD.,RAMNIKLAL CHAKUHAI BHALALA,RASILABEN RAMNIKLAL BHALALA	MR ASHOK L SHAH
389	CA/322/2019	12/03/2019	NARSANG BHIKHABHAI PARMAR,JADABEN BHIKHABHIA PARMAR NATHUBHAI BABUBHAI THRU HEIRS,JESHIBEN WD/O NATUBHAI CHAUHAN,SONALBEN D/O NATUBHAI CHAUHAN ALIAS SEJALBEN SANJAYBHAI PARMAR,MANISHABEN D/O NATUBHAI CHAUHAN AND W/O VIPULBHAI PARMAR,MINOR RAHULBAHI S/O NATUBHAI CHAUHAN,LEGHAL HEIRS OF RUPABEN BHIKHABHAI PARMAR,LH OF DECEASED SOMABAHI RAMANBHAI PARMAR,SANJAYBHAI SOMABHAI PARMAR,MANJULABEN SOMABHIA PARMAR THRU POA RAJNIKANT LALLUBHAI MAKVANA,JASODABEN D/O RAMANBHAI PARMAR	,MR SP MAJMUDAR	RAJESHBHAI VITHALBHAI PATEL,STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,SHERKHI GRAM PANCHAYAT,LH OF REVABEN BHIKHABHAI PARMAR,RANJITSINH MANGALSINH PADHIYAR,AJITSINH MANGALSINH PADHIYAR,TAKHATSINH MANGALSINH PADHIYAR,LAKSHMANSINH MANGALSINH PADHIYAR	,NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
390	CA/323/2019	29/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MINOR DHRUVALKUMAR RAJUBHAI MULIYA,RANJANBEN P DUDHREJIA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI

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391	CA/324/2019	29/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KISHORBHAI RAMJIBHAI CHAVDA,MAHESH ALIAS VIJAY DHANJIBHAI CHAVDA,RANJANBEN P DUDHREJIA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
392	CA/325/2019	03/07/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR	SENMA AMRATBHAI PASHABHAI,SENMA ARUNKUMAR AMRATBHAI,SENMA KALU ALIAS SUNILKUMAR AMRATBHAI PASHABHAI,ADHELI ASIFALI GULABHUSEN,ADHELI GULABHUSEN SULEMANBHAI	NOTICE SERVED BY DS,MR JM BAROT
393	CA/326/2019	13/06/2019	DHAVAL DILIPKUMAR PATEL,RAJAL KIRANKUMAR PATEL,GOPALI NAINESH PATEL,ARUNABEN DILIPBHAI PATEL,AMI DHAVAL PATEL	,MR SP MAJMUDAR	DINUBHAI ALIAS DINESH SITARAM CHAVDA,KAPILABEN SITARAM CHAVDA,GANPATBHAI BHAGWANDAS CHAVDA,NATHUBHAI BHAGWANDAS CHAVDA,JAYANTIBHAI BHAGWANDAS CHAVDA,RAMANBHAI RMABAHI @ RAMSINGBHAI CHAVDA,LH OF DECEASED CHANCHALBEN KALIDAS CHAVDA,MANIBEN KALIDAS CHAVDA DECESAED ON 16-FEB-2016,HEMANTKUMAR PRAFULBHAI CONTRACTOR,BHARTIBEN VALLABHBAHI ITALIA,MANIBEN KALIDAS CHAVDA,JADABEN WD/O DECD SITARAM CHAVDA,HARISH SITARAM CHAVDA,KANUBHAI RAISANGBHAI PARMAR	,NOTICE SERVED,DECEASED LITIGANT,MR. BK. RAJ
394	CA/329/2019	07/02/2020	THE ORIENTAL INSURANCE CO. LTD,	MR VC THOMAS	INDRAVADAN PARSHOTTAMBHAI BHATT,RAMESHBHAI CHHAGANBHAI CHAUHAN,MOHAMAD YUNUS MAFATLAL MIR	NOTICE SERVED BY DS,NOTICE UNSERVED,MR JM BAROT
395	CA/330/2019	05/07/2019	SHRI MANAGER NATIONAL INSURANCE CO LTD,	MR VC THOMAS	SURESHBHAI CHUNIBHAI PATEL,ANILKUMAR CHUNIBHAI PATEL	NOTICE SERVED BY DS,MR MOHSIN M HAKIM
396	CA/331/2019	16/09/2019	ORIENTAL INSURANCE COMPANY LTD,	MS DIMPLE A THAKER	MALDEVBHAI VIRABHAI SAGAR,KALUBHAI JIVRAJBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED
397	CA/332/2019	25/04/2019	KOLI DAYABHAI S/O BACHUBHAI LAKHABHAI,KOLI BACHUBHAI LAKHABHAI	MR. HARDIK J JANI	RAMABHAI S/O KARSHANBHAI,	NOTICE SERVED BY DS
398	CA/333/2019	13/03/2019	PRAJAPATI NATHABHAI MAGANBHAI,PRAJAPATI SHANTABEN KANTIBHAI,PRAJAPATI MAHENDRABHAI KANTIBHAI,PRAJAPATI SATISHBHAI KANTIBHAI,PRAJAPATI DHIRAJBHAI KANTIBHAI,PRAJAPATI GITABEN KANTIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
399	CA/334/2019	13/03/2019	PRAJAPATI SENDHABHAI CHHAGANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
400	CA/335/2019	13/03/2019	PATEL KHODIDAS RAMABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
401	CA/336/2019	13/03/2019	THAKOR SHANKARJI SONAJI SINCE DCSD THROUGH LH,THAKOR SOMAJI SHANKARJI,THAKOR MADHIBEN SHANKARJI,THAKOR KODARJI SHANKARJI,THAKOR BABUJI SHANKARJI,THAKOR HAMIRJI SHANKARJI,THAKOR RUKHIBEN SHANKARJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
402	CA/337/2019	13/03/2019	THAKOR HIRAJI VAJAJI,THAKOR KUNVARJI VAJAJI,THAKOR CHANDUJI VAJAJI,THAKOR JADIBEN VAJAJI,THAKOR SAVITABEN VAJAJI,THAKOR BADARJI VAJAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
403	CA/338/2019	13/03/2019	THAKOR PRATAPJI PRADHANJI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
404	CA/339/2019	13/03/2019	THAKOR MANSANGJI SENDHAJI SINCE DCSD THROUGH LH,THAKOR ABHUJI MANSANGJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
405	CA/340/2019	13/03/2019	PATEL PRAVINBHAI RAMABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
406	CA/341/2019	13/03/2019	PRAJAPATI RAMABHAI VIRABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER

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407	CA/343/2019	10/01/2020	MEHULBHAI BABUBHAI GHODASARA,MINOR PRANSHU MAHULBHAI GHODASRA	MR RATHIN P RAVAL	PARIMAL PRAHLADRAI BANSAL,NEW INDIA ASSURANCE CO. LTD.	NOTICE UNSERVED,MR AJAY R MEHTA
408	CA/344/2019	10/01/2020	PREMILABEN RAJNIKANT SHAH WD/O DECD RAJNIKANT MANILAL SHAH,HIMANSHU RAJNIKANT SHAH S/O. DECD. RAJNIKANT MANILAL SHAH,AJAY RAJNIKANT SHAH S/O. DECD. RAJNIKANT MANILAL SHAH,MAHALAXMIBEN MANILAL SHAH M/O. DECD. RAJNIKANT MANILAL SHAH (EXPIRED DURING PENDENCY OF CLAIM)	MR. HEMAL SHAH	RAMESH CHANDARAM KATARIYA,BACHUBHAI MAGANLAL MAKWANA,UNITED INDIA ASSURANCE CO. LTD.	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
409	CA/345/2019	18/04/2019	PUSHPABEN JESUKHBHAI SOLANKI,ASHOKBHAI JESUKHBHAI SOLANKI	NISHIT A BHALODI	JIGNESH AMRUTLAL TITA,UNITED INDIA ASSURANCE CO. LTD.	NOTICE SERVED BY DS,MR RATHIN P RAVAL
410	CA/346/2019	16/07/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED, AHMEDABAD,	MR VIBHUTI NANAVATI	BHIKHABHAI KESHABHAI RAVAL,NATVARBHAI DWARKADAS PATEL,MEHUL JITENDRABHAI PRAJAPATI	RULE SERVED,(MR PARESH M DARJI)
411	CA/347/2019	21/11/2019	RAVJIBHAI CHANDUBHAI CHAUHAN,SHANABHAI CHATURBHAI CHAUHAN,PUJABHAI KOYABHAI CHAUHAN,FATAJI UDESINH CHAUHAN	MR SHAILESH C SHARMA	THE MODAJ GRAM PANCHAYAT,THE BHUMAPURA GRAM PANCHAYAT THROUGH THE SARPANCH,THE AMRAPURA GRAM PANCHAYAT THROUGH THE SARPANCH,THE COLLECTOR	NOTICE SERVED,NOTICE SERVED BY DS
412	CA/348/2019	07/05/2019	RAMILABEN THAKORBHAI SOLANKI,	NISHIT A BHALODI	DHARMENDRABHAI SOMABHAI PRAJAPATI,TARUNBHAI PRAKASHBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO. LTD.	DS AFF.NOT FILED (N),MR. RAHUL R DHOLAKIA
413	CA/349/2019	26/02/2020	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	PARVATBHAI BHARUBHAI PAGI,MADANLAL NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT,BAJAJ ALIANZ GENERAL INSURANCE CO. LTD.,DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,MR VIBHUTI NANAVATI
414	CA/350/2019	08/08/2019	STATE OF GUJARAT,DIRECTOR, SARDAR PATEL STATE ADMINISTRATIVE INSTITUTE,COLLECTOR KUTCH	,GOVERNMENT PLEADER,RULE NOT RECD BACK	LATE FAKIR MAMAD IBRAHIM BELIM,HAMIDABEN FAKIR MAMAD IBRAHIM	,MR MEET A SHAH
415	CA/351/2019	12/03/2019	TULSI WD/O JERAM HEMANDAS TOLANI,NARENDRA S/O JERAM HEMANDAS TOLANI,JYOTI WD/O PRAKASH J TOLANI,KARAN PRAKASH TOLANI,USHA P CHANDIRAMANI	NAMAN H KINKHABWALA	PASCHIM GUJARAT VIJ COMPANY LTD,	
416	CA/352/2019	12/03/2019	CHIEF OFFICER, GARIYADHAR NAGAR PALIKA,	MR VIJAY H NANGESH	ARVINDBHAI DHULABHAI VANZARA,MANJIBHAI ANANDJIBHAI ROY,INDUSTRIAL TRIBUNAL, BHAVNAGAR	,NOTICE SERVED,MR JV JAPEE
417	CA/353/2019	12/03/2019	CHIEF OFFICER,	MR VIJAY H NANGESH	DILIPBHAI PARSHOTTAMBHAI,LABOUR COURT BHAVNAGAR	
418	CA/354/2019	12/03/2019	CHIEF OFFICER, GARIYADHAR NAGAR PALIKA,	MR VIJAY H NANGESH	MAHESH BABUBHAI,LABOUR COURT, BHAVNAGAR	
419	CA/355/2019	12/03/2019	CHIEF OFFICER, GARIYADHAR NAGAR PALIKA,	MR VIJAY H NANGESH	ASHOKBHAI PARSHOTTAMBHAI,LABOUR COURT, BHAVNAGAR	
420	CA/356/2019	02/04/2019	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR UM SHASTRI	SARDARBHAI PANABHAI CHAUHAN,STATE OF GUJARAT,ACCOUNTS OFFICER	
421	CA/357/2019	08/05/2019	MANGALBHAI ARJANBHAI,	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
422	CA/358/2019	08/05/2019	TAPUBHAI RATANBHAI,	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
423	CA/359/2019	08/05/2019	AADAMBHAI MUSABHAI,RAHIMBHAI MUSABHAI	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
424	CA/360/2019	08/08/2019	PRABHUBHAI JAGJIVANDAS,DHAVAL PRABHUBHAI,MINOR MEHUL PRABHUBHAI	MS AMRITA AJMERA	NARESHBHAI T PATEL,NEW INDIA ASSURANCE CO. LTD,VALJIBHAI SHIVABHAI,UNITED INDIA INSURANCE CO.	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
425	CA/361/2019	08/05/2019	SULEMANBHAI KASAMBHAI BEING LEGAL HAIR SON AND KARTA OF FAMILY OF DECD. KASAMBHAI ISMAILBHAI,	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
426	CA/362/2019	08/05/2019	SAROJBEN MADHUBHAI BHUVA,	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
427	CA/363/2019	08/05/2019	ALADINBHAI UMARBHAI,	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
428	CA/364/2019	08/05/2019	BHIKHABHAI ARJANBHAI (AMENDED AS PER ORDER BELOW EXH. 14),PREMBEN BHIKHABHAI,DULABHAI BHIKHABHAI,BABUBHAI BHIKHABHAI,HASUBHAI BHIKHABHAI,CHHAGANBHAI BHIKHABHAI,CHATURBEN BHIKHABHAI,LILIBEN BHIKHABHAI	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
429	CA/365/2019	07/05/2019	MINOR DARSHANKUMAR SUNILKUMAR DALWADI,	MR VAIBHAV N SHETH	PRABHATSINH RAMABHAI BHOJANI,DIVISIONAL CONTROLLER, GUJARAT STATE ROAD TRANSPORT CORPORATION,SUNILKUMAR POONAMBHAI DALWADI,THE ORIENTAL INSURANCE COMPANY LTD.	SERVED BY RPAD (N)
430	CA/366/2019	17/07/2019	UNITED INDIA INSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAVITABEN KANUBHAI PATEL,KALPESHBHAI KANUBHAI PATEL,VIMLA CHAUDHARY W/O MAHENDRA SINGH	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
431	CA/367/2019	08/05/2019	DECEASED UKABHAI BHAGWANBHAI (AMENDED AS PER ORDER BELOW EXH. 48),BUDHESHBHAI UKABHAI,LABHUBEN UKABHAI,DAYABEN UKABHAI,REKHABEN UKABHAI,MUKTABEN UKABHAI,LAXMIBEN UKABHAI,BHAVNABEN UKABHAI,MANISHABEN UKABHAI	BHARGAV KARIA & ASSO,MANAN K PANERI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	RULE NOT RECD BACK
432	CA/368/2019	14/06/2019	AHMEDABAD MUNICIPAL CORPORATION,	MR DEEP D VYAS	MOHMADBHAI ISAKBHAI PATEL,BIBIBEN MOHMADBHAI	MR AJ MEMON
433	CA/369/2019	19/07/2019	RAJESHBHAI NARSINHBHAI KANJARIYA,	MS DIMPLE A THAKER	GUJARAT STATE ROAD TRANSPORT CORPORATION,DINESH CHHANABHAI RAVAL	NOTICE SERVED,MR GM JOSHI
434	CA/370/2019	18/04/2019	PASCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	DINESHKUMAR M RAVAL,	RULE SERVED
435	CA/371/2019	06/05/2019	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BHARATBHAI EDALJI GAMIT,SHARADBHAI SHANKARBHAI PATEL,SAJIKMIYA KASH AMMIYA SHAIKH,GOVERNMENT ADVOCATE	DS AFF.NOT FILED (N)
436	CA/372/2019	10/01/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	KALYANSANG RATANSANG BARAD,AGARSANG RATANSANG BARAD,BHAVESHBHAI JESINGBHAI TAMALIYA	DS AFF.NOT FILED (N),MR VAIBHAV A VYAS
437	CA/373/2019	06/05/2019	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SHILABEN JATINBHAI GAMIT,MINOR RITVIK JATINBHAI GAMIT,MINOR NITISHA JATINBHAI GAMIT,SHARADBHAI SHANKARBHAI PATEL,SAJIKMIYA KASH AMMIYA SHAIKH	DS AFF.NOT FILED (N)
438	CA/374/2019	17/07/2019	UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	MANOJ ALIAS MANUBHAI TIKAMDAS SINDHI,OMPRAKASH RUDRAM BALLAI,RUCHIKA SARVANKUMAR YADAV	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
439	CA/375/2019	29/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BABUBHAI HAMIRBHAI SOLANKI (DELETED AS PER ORDER PASSED BELOW EXH. 46),JILUBHAI HAMIRBHAI SOLANKI,HEIRS OF DECEASED BHIKHUBHAI HAMIRBHAI SOLANKI,SAVJIBHAI HAMIRBHAI SOLANKI,DILIPBHAI HAMIRBHAI SOLANKI,RANJANBEN P. DUDHREJIA,THE UNITED INDIA INSURANCE CO. LTD,RAMESHBHAI BABUBHAI SOLANKI,SURESHBHAI BABUBHAI SOLANKI,NARESHBHAI BABUBHAI SOLANKI,ASHWINBHAI BABUBHAI SOLANKI,ASHWINBHAI BABUBHAI SOLANKI,VIJAYABEN BHIKHUBHAI SOLANKI,PREETIBEN BHIKHUBHAI SOLANKI W/O DINESHBHAI MAKWANA,PRAGNABEN BHIKHUBHAI SOLANKI W/O AJAYBHAI MAKWANA,KIRANBEN BHIKHUBHAI SOLANKI W/O KULDEEPBHAI PIPALIYA,NEETABEN BHIKHUBHAI SOLANKI W/O JAYESHBHAI BARAIYA	,NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
440	CA/376/2019	06/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	NARESHBHAI BABUBHAI SOLANKI,RANJANBEN P. DUDHREJIA,THE UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
441	CA/377/2019	06/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PREETIBEN BHIKHUBHAI SOLANKI,RANJANBEN P. DUDHREJIA,THE UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
442	CA/378/2019	06/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	JAYSHREEBEN RAJESHBHAI MULIYA,RANJANBEN P. DUDHREJIA,THE UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
443	CA/379/2019	06/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KANTABEN JILUBHAI SOLANKI,RANJANBEN P DUDHREJIA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR VIBHUTI NANAVATI
444	CA/380/2019	06/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BABUBHAI HAMIRBHAI SOLANKI,RAMESHBHAI BABUBHAI SOLANKI,SURESHBHAI BABUBHAI SOLANKI,NARESHBHAI BABUBHAI SOLANKI,ASHWINBHAI BABUBHAI SOLANKI,RANJANBEN P DUDHREJIA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,DELETED,MR VIBHUTI NANAVATI
445	CA/381/2019	27/02/2020	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUNARBHAI ABDULLATIF DESHMUKH,SHABBIR BHAVANBHAI SHEIKH,SANTOSH NANUCHAS BHOSLE	NOTICE SERVED BY DS,SERVED BY AFFIX(N),NOTICE UNSERVED
446	CA/382/2019	20/06/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR NILESH A PANDYA	SOMABHAI ARJUNMBHAI PATNI,HIRABEN @ JAKUBEN W/O ARJUNM PATNI,MINOR JASHIBEN SOMABHAI PATNI,MINOR GITABEN SOMABHAI PATNI,RAMESH HARUMBHAI CHHANANI	
447	CA/383/2019	01/04/2019	MAULIKBHAI KANTIBAHI DLWADI,DARSHANBHAI KANUBHAI KHAMAR	MR NISARG N TRIVEDI	RASILABEN NAVINCHANDRA PARIKH,HETAL NAVINCHANDRA PARIKH	D H KANTHARIYA
448	CA/384/2019	12/02/2020	HIRAL KIKUBHAI PATEL,	(MR KK BRAHMBHATT)	MEHUL SHYAAMKUMAR PARGI,	
449	CA/385/2019	30/04/2019	ARJANBHAI SOMABHAI PARMAR(aadivasi),RAMILABEN SOMABHAI PARMAR(AADIVASI),JASHIBEN SOMABHAI PARMAR(AADIVASI),RANCHHODBHAI SOMABHAI PARMAR(AADIVASI),BALWANTBHAI SOMABHAI PARMAR(AADIVASI)	KAASH K THAKKAR	AMJADKHAN MOHMMADKHAN PATHAN,UNITED INDIA INSURANCE COMAPNY LTD.,CHATRABHAI SOMABHAI GHORINA	DS AFF.NOT FILED (N),(MR MAULIK J SHELAT)
450	CA/386/2019	07/05/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	VAJAJI GANGAJI MARWADI,VIKRAMBHAI DESAIBHAI BARIA,HARDIKKUMAR GUNVANTBHAI PATEL	NOTICE SERVED BY DS
451	CA/387/2019	28/02/2020	ALPABEN ASHISHBHAI,MINOR DHRUV ASHISHBHAI,BANESANG KARSANBHAI,VANITABEN BANESANG	NISHIT A BHALODI	MAHESHBHAI MOTIBHAI MORI,SHREE RAM GENERAL INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED
452	CA/388/2019	05/08/2019	RANA BHAVIK JAGDISHCHANDRA,	MR AV NAIR	RANA DARSHANA ARVINDKUMAR,	ANURAG V AGRAWAL,MR SHRIRAJ D SHAH
453	CA/389/2019	26/03/2019	ANURADHABEN WD/O NANDLAL B RANA,KIRAN DAUGHTER OF NANDLAL B RANA,BHUPENDRA SON OF NANDLAL B RANA,SHWETA DAUGHTER OF NANDLAL B RANA,PRUTHVISINH SON OF NANDLAL B RANA	MR SANDIP C SHAH	PARMAR RAJESHKUMAR KESHAVLAL,GAJENDRA F DUGGAR,THE ORIENTAL INSURANCE COMPANY LIMITED	
454	CA/390/2019	07/05/2019	JASHODABEN GANPATBHAI DARBAR,MINOR SARASWATIBEN GANPATBHAI DARBAR,MINOR PARULBEN GANPATBHAI DARBAR,MINOR VISHAL GANPATBHAI DARBAR	MR MOHSIN M HAKIM	BHALSINH RANCHODBHAI PARMAR,NEW INDIA INSURANCE COMPANY LIMITED	NOTICE SERVED BY DS
455	CA/391/2019	07/05/2019	PRIYANKA KIRITSINH RATHOD,	MR MOHSIN M HAKIM	BHALSINH RANCHHODBHAI PARMAR,NEW INDIA INSURANCE COMPANY LIMITED	NOTICE SERVED BY DS
456	CA/392/2019	10/06/2019	SEJALBEN D/O KADUBHAI DAMOR AND W/O DINESHBHAI SHANABHAI DODIYAR,	MR AV NAIR	DINESHBHAI SHANABHAI DODIYAR,	RULE SERVED
457	CA/393/2019	07/05/2019	SABIRBHAI JAHARALI MAKATI,	NISHIT A BHALODI	MAHAMMADBHAI U MANSURI,UNITED INDIA INSURANCE CO. LTD.	NOTICE SERVED BY DS,MR RATHIN P RAVAL

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458	CA/394/2019	19/09/2019	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MINOR RANJITBHAI BALWANTBHAI THROUGH HIS FATHER BALWANTBHAI RAMSINGBHAI KOLI (RATHWA),MADANLAL NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT,BAJAJ ALIANZ GENERAL INSURANCE CO. LTD.,DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL	NOTICE SERVED BY DS,NOTICE UNSERVED,MR VIBHUTI NANAVATI
459	CA/395/2019	06/05/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MUNNARBHAI ALIAS GUNNARBHAI DHAKBHAI,SANKESIYABEN MUNNARBHAI ALIAS GUNNARBHAI,PINTUBHAI GUNNARBHAI,TIRUPATI ART	NOTICE SERVED BY DS,MR TUSHAR L SHETH
460	CA/396/2019	29/08/2019	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	ABHESING KALUBHAI PATEL,MADANLAL NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT,BAJAJ ALIANZ GENERAL INSURANCE CO. LTD.,DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL	NOTICE SERVED BY DS,NOTICE UNSERVED,MR VIBHUTI NANAVATI
461	CA/397/2019	25/03/2019	KAMLESH KISHANCHANDRA HINGORANI,	MS.DILBUR CONTRACTOR	STATE OF GUJARAT,COMMISSIONER OF STATE TAX,JOINT COMMISSIONER OF STATE TAX	RULE SERVED BY DS
462	CA/398/2019	24/09/2019	PARSHOTTAM MANILAL TRIVEDI,GALABJI SENDHAJI	MR MAULIK S SHETH	LEGAL HEIRS OF SENDHAJI VELAJI THAKOR,KANAJI SENDHAJI THAKOR,GALABJI SENDHAJI THAKOR,SAJANBEN SENDHAJI THAKOR,LEGAL HERIS OF BABAJI NATHAJI THAKORE,AATAJI BABAJI THAKORE,CHATURJI BABAJI THAKOR,AATAJI BABNAJI POWER OF ATTORNEY,AATAJI BABAJI POWER OF ATTORNEY PASIBEN BABAJI THAKORE,AATAJI BABAJI THAKORE,L/H OF MANILAL NATHURAM TRIVEDI,REKHABEN WD/O MANILAL NATHURAM TRIVEDI,BHAGVATI MANILAL TRIVEDI,NATVARLAL MANILAL TRIVEDI,FALGUNIBEN KAMLESHBHAI JOSHI D/O NATVARLAL TRIVEDI,TARUNKUMAR NATVARLAL TRIVEDI,CHAYABEN HASMUKHBHAI PATEL D/O NATVARLAL TRIVEDI,RUPABEN DEEPAKBAHI TRIVEDI D/O NATVARLAL TRIVEDI,GOPIBEN TARUNBHAI DIXIT D/O NATVARLAL TIVDI,KUNJBALAL @ JAYABEN MANILAL TRIVEDI,LEGAL HEIRS OF YOGENDRABAHI JAGANNATH TRIPATHI KANTABEN D/O MANILAL NATHRUAM,UMESHBHAI YOGENDRABHAI TRIPATHI,KRISHNACHANDRA YOGENDRABHAI TRIPATHI,PUSHPABEN YOGENDRABHAI TRIPATHI,SHIALBEN YOGENDRABHAI TRIPATHI,JAYESHBHAI YOGENDRABHAI TRIPATHI,KESHAVLAL CHHAGANLAL TRIVEDI,AMRUTLAL CHHAGANLAL TRIVEDI,TARABEN CHHAGANLAL TRIVEDI,GOKULBHAI CHHAGANLAL TRIVEDI,HARESH UTTAMCHAND SHAH,PARESH MAHENDRABHAI PATEL,SURESHBHAI GOVINDBHAI,SHANTUBHAI GOVINDBHAI,MANIBEN SHANTUBHAI GOVINDSANG,RANJANBEN SHANTUBHAI GOVINDSANG,PINTUBEN SHANTUBHAI GOVINDSANG,ANIRUDDHSINH SHANTUBHAI,SHILPABEN ANIRUDDHSINH,SIDDHARTHSINH ANIRUDDHSINH,RAJIV MAHESHKUMAR SHAH,RONAK MAHESHKUMAR MEHTA,CHIRAG KIRTIKUMAR MEHTA	,RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R),DECEASED LITIGANT,MS SEJAL K MANDAVIA,(MR PRABHAV A MEHTA),MR KARTIK V PANDYA,MR JATIN V MODI,MR. AKASH R PATEL
463	CA/400/2019	18/10/2019	NEW INDIA ASSURANCE COMPANY LIMITED RAJKOT,	MR VIBHUTI NANAVATI	NARANBHAI BHIKHABHAI MARDIYA,MANUBHAI MANDALBHAI RATHOD,MAKUBEN MANUBHAI RATHOD,ANILBHAI MANUBHAI RATHOD,NARESHBHAI MANUBHAI RATHOD	NOTICE UNSERVED,MR. HEMAL SHAH

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464	CA/401/2019	27/06/2019	ZEDEX CLOTHING PRIVATE LIMITED THRU. AUTHORISED SIGNATORY SANJAY B. GOHEL,	MR NARENDRA L JAIN	UNION OF INDIA,COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAXES	RULE SERVED
465	CA/402/2019	08/05/2019	NIKITABEN HITENDRABAHI PANCHAL,	MR. HEMAL SHAH	JAGDISHBHAI LALJIBHAI VANJARA,LALJIBHAI RUPJIBHAI VANJARA,NEW INDIA ASSURANCE CO LTD,ARVIND KANTILAL PANCHAL,ORIENTAL INSURANCE CO LTD	NOTICE SERVED
466	CA/403/2019	25/09/2019	DINESHBHAI AMBALAL GOHIL,	MR CHIRAG B PATEL	NA,	
467	CA/404/2019	06/05/2019	THE NATIONAL INSURANCE CO. LTD,	MS LILU K BHAYA	CHANDUBHAI VAJABHAI PARMAR,LALJIBHAI MAGANBHAI PARMAR	DS AFF.NOT FILED (N)
468	CA/405/2019	07/02/2020	SHANTILAL SHANABHAI BARIYA,SUMITRABEN SHANTILAL BARIYA	NISHIT A BHALODI	DRIVER OF ST BUS NO GJ 18 V 3697,GUJARAT STATE RESERVED TRANSPORT CORPORATION	DS AFF.NOT FILED (N),MR HS MUNSHAW
469	CA/406/2019	16/07/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	INDUBEN WD/O KIRITKUMAR RAMANLAL RAVAL,RONAKKUMAR KIRITKUMAR RAVAL THROUGH POA INDUBEN WD/O KIRITKUMAR RAMANLAL RAVAL,HIRALBEN KIRITKUMAR RAVAL,HETALBEN KIRITKUMAR RAVAL,VIDHYABEN RAMALAL RAVAL,SAMIRBHAI IQBALBHAI PINJARA,FIROZBHAI NABIBHAI MANSURI,NATIONAL INSURANCE CO LTD,PUKHRAJ SIYAG S/O PRAHLADRAM,HUKAMARAM SHANKHLA S/O JAI RAM SANKHALA	RULE SERVED,KAASH K THAKKAR
470	CA/407/2019	03/04/2019	JASHIBEN W/O DAHYABHAI PARBHUBHAI NANABHAI PATEL,URMILABEN BIPINBHAI PATEL D/O DAHYABHAI PARBHUBHAI PATEL,RAJESHBHAI DAHYABHAI PATEL,TARABEN ASHOKBHAI PATEL D/O DAHYABHAI PARBHUBHAI PATEL,DILIPBHAI DAHYABHAI PATEL,GAJRIBEN MAGANBHAI PATEL D/O PRABHUBHAI NANALAL PATEL,BHARTIBEN W/O NATUBHAI PARBHUBHAI PATEL NEXT FRIEND AND GUARDIAN OF PIYUSH(MINOR) NATUBHAI,NILESH ANDVILESH NATUBHAI PATEL,MOHANBHAI CHHAGANBHAI PATEL,ISHAWARBHAI JIVANBHAI NANABHAI PATEL,ARUNABEN D/O CHHAGANBHIA NANABHAI PATEL,JAYANTILAL CHHAGANBHIA PATEL	,MS SONAL D VYAS	LEELABEN D/O BABUBHAI NANABHAI SINCE DECEASED THRU RESP NO 2,3,5 AND 7,BHIKHUBHAI BABUBHAI PATEL,DHANUBEN D/O BABUBHAI NANABHAI,LEELABEN D/O BABUBHAI NANABHAI,ARUNABEN D/O BABUBHAI NANABHAI,KUSUMBEN D/O BABUBHAI NANABHAI,NANDUBEN D/O BABUBHAI NANBHAI,CHHOTUBHAI PARBHUBHAI NANABHAI PATEL,AMRATBHAI PARBHAUBHAI NANABHAI PATEL,CHIBUBHAI PARBHAUBHAI NANABHAI PATEL,SAVITABEN D/O PARBHUBHAI NANABHAI PATEL	
471	CA/408/2019	28/08/2019	JAMNABEN WD/O SHANTILAL SHIVABHAI BARIYA,MAHESHBHAI SHANTILAL BARIYA,MUKESHBHAI SHANTILAL BARIYA,SHIVABHAI CHHATTARBHAI BARIYA(DELETED)	MR MOHSIN M HAKIM	BECHARBHAI SANABHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,VITTHALBHAI CHANDUBHAI BARIYA,VITTHALBHAI MOHANBHAI BARIYA,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED,DELETED,MS DIMPLE A THAKER
472	CA/409/2019	06/05/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	DILAVARSINH NATUBHA JADEJA,LEARNED PRESIDING OFFICER	NOTICE SERVED
473	CA/410/2019	07/05/2019	HEIR AND LEGAL REPRESENTATIVES OF DECEASED ABAMIYA KASAMALI SAIYED,JORABEN D/O ABAMIYA KASAMALI SAIYED,JORABEN D/O ABAMIYA KASAMALI SAIYED W/O MAUDDINBHAI SIRAJI,ABDULKADIR S/O ABAMIYA KASAMALI SAIYED,MOHMMAD AARIF S/OABAMIYA KASAMALI SAIYED,RIYAZ S/OABAMIYA KASAMALI SAIYED,MUNARAKHATUN D/O D/O ABAMIYA KASAMALI SAIYED W/O IRFANBAHI BUKHARI	MR MAKBUL I MANSURI	MUHAMMAD SIDDIQ IBRAHIM MEMON,RAUF IBRAHIM MEMON	REFUSED SERVED (N)(10)
474	CA/411/2019	15/04/2019	RAYSINGBHAI MANJIBHAI KOLI,	MR KIRTIDEV R DAVE	STATE OF GUJARAT,SPECIAL LAND ACQUISTION OFICER,EX ENGINEER	NOTICE SERVED
475	CA/412/2019	22/08/2019	LALUBHAI SURATNABHAI NINAMA,	MR MOHSIN M HAKIM	NISAR MAHMAD MAKRANI,SALIMBHAI MOHAMADBHAI SINDHI,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED,DELETED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
476	CA/413/2019	18/07/2019	DEPUTY DIRECTOR,	MR HEMANT S SHAH	M/S. WEST COST DISSEALS PVT. LTD,	RULE SERVED

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477	CA/415/2019	08/05/2019	MANGALBHAI BUBHABHAI BARAIYA (GOHEL),MANJULABEN MANGALBHAI BARAIYA(GOHEL),BHARTIBEN BHARATBHAI BARAIYA (GOHEL),MINOR JINALBEN BHARATBHAI BARAIYA THRU. GUARDIAN BHARATIBEN BHARATBHAI BARAIYA	NISHIT A BHALODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,L H OF DECD. RAJENDRAKUMAR SHANKARBHAI SODHAPARMAR,IFFCO TOKIO GENERAL INSURANCE CO. LTD.,RAKSHABEN RAJENDRAKUMAR SODHAPARMAR,MINOR UMESHBHAI RAJENDRABHAI SODHAPARMAR,MINOR ANITABEN RAJENDRAKUMAR SODHAPARMAR	,DS AFF.NOT FILED (N),MR HS MUNSHAW
478	CA/416/2019	17/10/2019	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	DABHI AMARSINH RAMAJI,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
479	CA/417/2019	05/12/2019	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	LEGAL HEIRS OF LATE DABHI NARANJI LAKSHMANJI,SPECIAL LAND ACQUISITION OFFICER,GITABEN NARANJI DABHI,MUKESHSINH NARANJI DABHI,BHAVNABEN NARANJI DABHI,MAHENDRASINH NARANJI DABHI	,RULE SERVED,MS.SHIVANI V TRIVEDI,MR RUDRA V TRIVEDI
480	CA/418/2019	05/12/2019	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	DABHI NATVARJI LAKSHMANJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI,MR RUDRA V TRIVEDI
481	CA/419/2019	05/12/2019	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	DABHI DASHRATHJI SHIVAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI,MR RUDRA V TRIVEDI
482	CA/420/2019	05/12/2019	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	DABHI TAPUJI BABUJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI,MR RUDRA V TRIVEDI
483	CA/421/2019	28/01/2020	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	LEGAL HEIRS OF LATE ZALA ARJANJI PATHUJI,SPECIAL LAND ACQUISITION OFFICER,ZALA SHOBHABA AJITSINH,ZALA RANJANBA AJITSINH,ZALA JANAKBA AJITSINH,ZALA RAJUBA AJITSINH,ZALA NUTANBA AJITSINH,ZALA KRISHNVIJAYSINH AJITSINH	,RULE SERVED
484	CA/423/2019	08/05/2019	HITENDRA KANTILAL PANCHAL,	MR. HEMAL SHAH	JAGDISH LALJIBHAI VANJARA,LALJIBHAI RUPJIBHAI VANJARA,THE NEW INDIA ASSURANCE COMPANY LTD,ARVINDBHAI KANTILAL PANCHAL,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED
485	CA/425/2019	08/05/2019	SURESH BABUBHAI VANIYA,	MR. HEMAL SHAH	BASIR ALARAKHA SANDHI,DHIRU HARIBHAI AHIR,THE NEW INDIA ASSURANCE CO. LTD.,DHIRU SAVABHAI AHIR,MANOJ CHAGGANBHAI BHANUSALI,ICICI LOMBARD INSURANCE CO. LTD,PRAVIN SHIVDAS PATEL	NOTICE SERVED,NOTICE UNSERVED
486	CA/426/2019	10/06/2019	DEVUBHA SAJANBHA GADHVI,	DARSHAN M VARANDANI,KEVAL H BHATT	RAJUBEN DEVUBHA GADHVI,	MR SAVAN N PANDYA
487	CA/427/2019	02/07/2019	MADHYA GUJARAT VIJ COMPANY LIMITED,	MR VIRAL J DAVE	JAMALBHAI DHULABHAI MALEK,UNITED INDIA INSURANCE CO LTD	RULE SERVED BY DS,MR.DARSHAN A. DAVE
488	CA/428/2019	26/06/2019	LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF KANBI RATNABHAI JETHABHAI,PATEL (KANBI) VAKTUBEN RATNABHAI,PATEL (KANBI) BHAGABHAI RATNABHAI,PATEL (KANBI) AMRIBEN RATNABHAI,PATEL (KANBI) PRAKASHBHAI RATNABHAI	,MR MAHESH P PATEL,MR N P CHAUDHARY
489	CA/429/2019	25/04/2019	GORDHANBHAI KESHAVBHAI PATEL,	MS BHAVIKA H KOTECHA	NARENDRAKUMAR RAGHAVJIBHAI PATEL,	RULE SERVED
490	CA/431/2019	27/06/2019	HANSABEN MAHESHBHAI KANKOTIYA D/O JIVRAMBHAI MOHANBHAI GODINA,	NIYATI D CHAUHAN	MAHESHBHAI BHIMJIBHAI KANKOTIYA,	MR PARTHIV B SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
491	CA/432/2019	08/05/2019	VEENABEN GANPATBAHI PATEL,REKHABEN GANPATBHAI PATEL,USHABEN ALIAS VIDHIBEN GANPATBHAI PATEL,LAXMIBEN GANPATBHAI PATEL,DAXABEN GANPATBHAI PATEL,SONALBEN GANPATBHAI PATEL	MR.HIREN M MODI	RAJUBHAI NATUBHAI KANEJIA,IFFCO TOKIO GENERAL INSURANCE CO LTD	NOTICE SERVED
492	CA/433/2019	16/07/2019	VIPUL GOPALBHAI DARJI,	MR JITENDRA H SINGH	BHAVNABEN MUKESHBHAI PATEL,	J K GANDHI
493	CA/434/2019	19/03/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	IRFAN SATTARBHAI SHAIKH,UNITED INDIA INSURANCE COMPANY LIMITED,NATVARSINH BALVANTSINH BARIA,RIZVAN FIROZ PATHAN	
494	CA/435/2019	19/03/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	SURSINGBAHI VAJABHAI PATEL,AASIFA ISHAQK MITHABHAI,MINOR RITABEN SHANTILAL PARMAR THRU GURADIAN KOKILABEN GANGABHAI CHAMAR	
495	CA/436/2019	28/03/2019	IFFCO TOKIO GENERLA INSURANCE CO LTD,	MR RATHIN P RAVAL	RAJESHWARIBEN W/O KALPESHBHAI PRANLAL SHAH,KRUPABEN KALPESHBHAI SHAH (MINOR),PRAKSHALIBEN KALPESHBHAI SHAH (MINOR),PRANLAL KESHAVLAL SHAH,URMILABEN PRANLAL SHAH,VISHWAM KALPESHBHAI SHAH,YUNUSBHAI ISABBHAI SIPAI,MAKANJI KANJI MATA (AHIR)	
496	CA/437/2019	15/04/2019	SANGITABEN WD/O RAMESHCHANDRA MANILAL,AMBABEN @ ALKABEN D/O RAMESHCHANDRA RAJPUT,KASHMIRABEN RAMESHCHANDRA RAJPUT,DINESHBHAI RAMESHCHANDRA RAJPUT,MAYURBHAI RAMESHCHANDRA RAJPUT,SONALBEN RAMESHCHANDRA RAJPUT	MR UDAY R BHATT	JAYVANTKUMARI WD/O KIRITSINH RAGHUVIRSINH SOLANKI,VIDURSINH KIRITSINH SOLANKI,JAYPALSINH KIRITSINH SOLANKI	,HL PATEL ADVOCATES
497	CA/438/2019	08/08/2019	SURESHBHAI MANGALBHAI PRAJAPATI,	(CHETANKUMAR K SHAH)	SANJAY VITTHALBHAI BHOI,MOHAN KANWAR WD/O DAULATSINGH RATHOD,THE ORIENTAL INSURANCE CO. LTD,RAMILABEN SURESHBHAI PRAJAPATI,UNITED INDIA INSURANCE CO. LTD.	SERVED BY RPAD (N),MR GC MAZMUDAR,MR HG MAZMUDAR,MR CHIRAYU A MEHTA
498	CA/439/2019	07/05/2019	UNITED INDIA ASSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DOLABHAI BHURABHAI BARIA,HIMATBHAI DOLABHAI BARIA,NEETABEN DOLABHAI BARIA,AJITBHAI RATNABHAI PATEL,PARVATBHAI RATILAL PATEL	NOTICE SERVED BY DS,NOTICE UNSERVED
499	CA/440/2019	08/05/2019	BALVANTSINH KANSINH CHAUHAN,	(CHETANKUMAR K SHAH)	RAJESH LALCHAND BAMBLANI,TIRTH LALCHAND BAMBLANI,SBI GENERAL INSURANCE CO. LTD	NOTICE SERVED,MR VIBHUTI NANAVATI
500	CA/441/2019	25/06/2019	MAHAMMADALI RAJABALI LAKHANI,	MR PRASHANT MANKAD	PRANT OFFICER AND DIVISIONAL MAGISTRATE,COLLECTOR AND DIST. MAGISTRATE(APPELLATE TRIBUNAL),ABBASALI MAHMMAD LAKHANI,HIAYDARALI ABBASBHAI LAKHANI,Aliraja Mahammadali Lakhani	,RULE SERVED,MR TULSHI R SAVANI
501	CA/442/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANKURKUMAR RAJENDRAPRASAD JOSHI,	
502	CA/443/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PUNAMBHAI RANCHHODBHAI,	
503	CA/444/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHABHAI BECHARBHAI,BACHUBHAI BECHARBHAI	
504	CA/445/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTIBHAI MATHURBHAI,	
505	CA/446/2019	09/03/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMANBHAI BHUDARBHAI PATEL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
506	CA/447/2019	30/04/2019	STATE OF GUJARAT,COMPETENT AUTHORITY	GOVERNMENT PLEADER	HEIRS OF DECD LALJIBHAI BAPUBHAI,SUBHASH LALJIBHAI PATEL THRO'POA JAYANTIBHAI C PATEL,SHASHIKANT LALJIBHAI PATEL THRO'POA JAYANTIBHAI C PATEL,HEIRS OF DECD. CHUNILAL KAHANDAS,GOVINDBHAI CHUNILAL PATEL THRU POA JAYANTILAL C PATEL,KANTILAL CHUNILAL PATEL THRU POA JAYANTILAL C PATEL,NAVNITLAL CHUNILAL PATEL THRU POA JAYANTILAL C PATEL,KANUBHAI CHUNILAL PATEL THRU POA JAYANTILAL C PATEL,KRUSHNAKANT CHUNILAL PATEL THRU POA JAYANTILAL C PATEL,JAYANTIBHAI CHUNILAL PATEL THRU POA JAYANTILAL C PATEL,HEIRS OF DECD JIVANLAL BAPULALAND RUKSHMANIBEN B KAHANDAS,MUKESH JIVANLAL PATEL THRU POAJAYANTILAL C PATEL,KAMLESH JIVANLAL PATEL THRU POAJAYANTILAL C PATEL,SHAILESH JIVANLAL PATEL THRU POAJAYANTILAL C PATEL,NITABEN WD/O SHAILESH J PATEL THRU POAJAYANTILAL C PATEL,NIDHIBEN D/OSHAILESH J PATEL THRU POAJAYANTILAL C PATEL,MEET S/OSHAILESH J PATEL THRU POAJAYANTILAL C PATEL,KANTABEN MHANLAL PATEL THRU POAJAYANTILAL C PATEL,HEIRS OF DECD KETANBHAI MOHANBHAI,CHAYABEN KETANBAHI PATEL THRU POA JAYANTIBHAI C PATEL,DEEPAKBHAI MOHANBHAI PATEL THRU POA JAYANTIBHAI C PATEL	,MR PM BHATT
507	CA/448/2019	13/06/2019	BHUJ MERCANTILE CO OPERATIVE BANK LTD,	ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO,ARVISH AUTO INDUSTRIES	REFUSED SERVED (N)(10)
508	CA/450/2019	13/12/2019	HIMANSHU DURGASHANKAR DAVE,	(MR PRABHAV A MEHTA)	LH OF KIRANKUMAR DURGASHANKAR DAVE SINCE DECD,GAYATRIBEN KIRANKUMAR DAVE WD/O KIRANKUMAR DURGASHANKAR DAVE,MANISHABEN KIRANKUMAR DAVE,KARTIKBHAI KIRANKUMAR DAVE	,RULE SERVED,MR AS ASTHAVADI,MANHARKUMAR M PARMAR
509	CA/451/2019	28/08/2019	GULABBHAI NANAJIBHAI DAGRA,SAVITABEN GULABBHAI DAGRA	NISHIT A BHALODI	BARAIYA JAGDISHBHAI GOVINDBHAI,SAHIDKHAN HABIBIKHAN TURK,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR PALAK H THAKKAR
510	CA/452/2019	25/11/2019	PASHIM GUJARAT VIJ COMPANY LIMITED,	MR VIRAL J DAVE	BHIKHUBHAI MUSABHAI HOTHI,	RULE SERVED
511	CA/453/2019	26/09/2019	HITESH P SANGHVI,	MR. BHADRISH S RAJU,SAIRICA S RAJU	HARSHABEN VIJAY MEHTA,NIKHILA DIVYANG MEHTA,AMI RAJESH PARIKH,NILAV DIVYANG MEHTA	RULE SERVED BY DS,MS MEGHA JANI,MR DHAVAL M BAROT
512	CA/454/2019	30/09/2019	GHANCHI SIDDIQ MUSABHAI KHALIFA,GHANCHI HAZRABEN MUSABHAI KHALIFA,GHANCHI HAVABEN MUSABHAI KHALIFA,NURBAIBEN MUSABHAI KHALIFA,MUSABAHI DAWOODI,FATMABEN DAWOODBHAI,RABIABEN DAWOODBHAI,AMENA ALIAS AMIN DAWOOD	MR MA KHARADI	STATE OF GUJARAT,COLLECTOR,SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED
513	CA/455/2019	08/05/2019	CHAMPABEN MADABHAI JADAV,LILABEN AMARSINH JADAV,MINAKSHIBEN AMARSINH JADAV,AMINABEN AMARSINH JADAV,MINOR JAYESHKUMAR AMARSINH JADAV,MINOR SHIPABEN AMARSINH JADAV,MINOR HARESHBHAI AMARSINH JADAV	NISHIT A BHALODI	SHANKARBHAI HARSUKHBHAI HANGADIYA,SAMSUBHAI MAGANBHAI MAVI,TATA AIG GENERAL INSURANCE CO LTD	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED

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514	CA/456/2019	09/07/2019	SHANTUBEN HAKABHAI @ NAMALBEN HAKABHAI CHAVDA,PARULBEN HAKABHAI,MINOR MADHUBEN KABHAI,MINOR SHILPABEN HAKABHAI,MINOR SHRADHABEN HAKABHAI	MR KIRTIDEV R DAVE	LR OF LATE AMARABHAI NATHUBHAI,HAMIRBHAI AMARABHAI,DHIRUBHAI AMARABHAI,RATANBEN AMARABHAI,MANJUBEN AMARABHAI,HIRABEN AMRABHAI,HIRABHAI NATHUBHAI SINCE DECESED THRU L/R,MANGUBEN HIRABHAI,MAHESHBAHI HIRABHAI,ARVINDBHAI HIRABHAI,LR OF LATE BHIMABHAI NATHUBHAI,LAXMIBEN BHIMABHAI,DINESHBHAI BHIMABHAI,KIRANBHAI BHIMABHAI,MALABHAI NATHUBHAI,RAJIBEN NATHUBHAI,KUNVARBEN NATHUBHAI W/O BHIKHABHAI SAJANBAHI,LRS OF LATE PUNJIBEN NATHUBHAI W/O MULABHAI SAJANBHAI,NARANBAHI MULABHAI CHAVDA,MANSUKHBHAI MULABHAI,SOMIBEN MULABHAI CHAVDA,SHANTUBEN MULABHAI W/O MEDHABHAI MALABHAI PANCHLA,HIRUBEN MULABHAI W/O DANABHAI GOBARBHAI PARMA,KAMUBEN MULABHAI CHAVDA W/O BAVUDINBHAI MANSURBHAI,JILUBEN MULABHAI CHAVDA W/O MULJIBHAI JAGABHAI,KANKUBEN MULABHAI CHAVDA W/O KANTIBHAI GOVINDBHIA VAGHELA,JASHUBEN MULABHAI CHAVDA W/OKHIMJIBHAI DEVABHAI PARMAR	,NOTICE SERVED,REFUSED SERVED (N)(10)
515	CA/457/2019	16/01/2020	SURESHBHAI PARSOTTAMDAS PATEL,	NISHIT A BHALODI	MAHESHBHAI D UPADHYAY,NEW INDIA ASSURANCE CO LTD,MAHENDRAPRASAD NANALAL JOSHI	NOTICE SERVED,NOTICE UNSERVED,MR SANDIP C SHAH
516	CA/458/2019	08/05/2019	GUNVANTBHAI PARSOTTAMDAS PATEL,	NISHIT A BHALODI	MAHESHBHAI D UPADHYAY,NEW INDIA ASSURANCE CO LTD,MAHENDRAPRASAD NANALAL JOSHI	NOTICE UNSERVED,MR SANDIP C SHAH
517	CA/459/2019	19/06/2019	VAGHJIBHAI @ JADAVJIBHAI TAPUBHAI,	MS AMRITA AJMERA	GUJARAT STATE ROAD TRANSPORT CORPORATION,SUDHABEN VIRENDRAKUMAR PATEL,ORIENTAL INSURANCE COMPANY	NOTICE SERVED
518	CA/460/2019	19/07/2019	DISTRICT COLLECTOR,	GOVERNMENT PLEADER	MANKUVARBA DADUBHA ZALA,PRAFULLABA DADUBHA ZALA,VILASBA DADUBHA ZALA,GITABA DADUBHA ZALA,ASHOKSINH DADUBHA ZALA,ANIRUDHHSINH DADUBHA ZALA,SHOBHANABA DADUBHA ZALA,ARJANBHAI JETHABHAI DHOLAKIYA	RULE SERVED BY DS,MR VAIBHAV A VYAS
519	CA/462/2019	27/06/2019	GANPATBHAI VITTHALBHAI BARIYA,URMILABEN GANPATBHAI BARIYA	NISHIT A BHALODI	DRIVER OF ST BUS NO GJ 18 V 3697,GUJARAT STATE RESERVED TRANSPORT CORPORATION	,MR HS MUNSHAW
520	CA/463/2019	27/06/2019	JASHODABEN MAHESHBHAI BARIYA,	NISHIT A BHALODI	DRIVER OF ST BUS NO GJ 18 V 3697,GUJARAT STATE RESERVED TRANSPORT CORPORATION	,MR HS MUNSHAW
521	CA/464/2019	24/06/2019	MAHIPATBHAI SHANABHAI BARIYA,PUSHPABEN SHANABHAI BARIYA	NISHIT A BHALODI	DRIVER OF ST BUS NO GJ 18 V 3697,GUJARAT STATE RESERVED TRANSPORT CORPORATION	,MR HS MUNSHAW
522	CA/465/2019	27/06/2019	NAVALSINH CHANDUBHAI BARIYA,HANSABEN NAVALSINH BARIYA	NISHIT A BHALODI	DRIVER OF ST BUS NO GJ 18 V 3697,GUJARAT STATE RESERVED TRANSPORT CORPORATION	,MR HS MUNSHAW
523	CA/466/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANBI NANJI JAYRAMJI,	MR MAHESH P PATEL,MR N P CHAUDHARY
524	CA/467/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN SAVANBAHI JODHABHAI,	MR MAHESH P PATEL
525	CA/468/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN CHHAGANBHAI MADHABHAI,	MR MAHESH P PATEL
526	CA/469/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF LT HARIJAN MEVABHAI VARJANGBHAI,HARIJAN BABUBHAI MEVABHAI,HARIJAN MAHESHBHAI MEVABHAI,HARIJAN JAYANTIBHAI MEVABHAI,HARIJAN KANTABEN MEVABHAI,HARIJAN GITABEN MEVABHAI,HARIJAN HASMUKHBHAI MEVABHAI	,MR MAHESH P PATEL,MR N P CHAUDHARY

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
527	CA/470/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGALHEIRS OF LT HARIJAN SENDHABHAI MADHABHAI,HARIJAN RANIBEN SENDHABHAI,HARIJAN RAMABHAI SENDHABHAI,HARIJAN RAMCHANDBHAI SENDHABHAI,HARIJAN SHANTIBHAI SENDHABHAI,HARIJAN LAKSHMIBEN SENDHABHAI,HARIJAN MANJUBEN SENDHABHAI,HARIJAN KIRTIBHAI SENDHABHAI,HARIJAN SHAILESHBHAI SENDHABHAI,HARIJAN PRAKASHBHAI SENDHABHAI,HARIJAN JAYANTIBHAI SENDHABHAI	,MR MAHESH P PATEL,MR N P CHAUDHARY
528	CA/472/2019	01/10/2019	MINOR ANJALIBEN DINESHBHAI RATHOD,	MR. HEMAL SHAH	MAHADEVBHAI KAMABHAI AGHARA,RAMUBHAI SAMANSINH PARMAR,UNITED INDIA INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
529	CA/473/2019	20/03/2019	MAARUFKHAN FIROZKHAN PATHAN,JANAKKUMAR MANUBHAI BHALODIYA,HARIT RAJENDRA DOSHI,SANDEEPSINH NARENDRASINH GOHIL,DHARMESH KANTILAL PARMAR,KAUSHIKKUMAR VINODCHANDRA RAJDE,TARANG RAMESHCHANDRA ANDHARIA,HIREN HASMUKHBHAI RATHOD,KOMAL MAGANBHAI PATEL,RANVIRSINH HATHISINH JETAVAT,RAMESHKUMAR MANILAL CHAUDHARI,MAYURKUMAR SANKABHAI PATEL,MIHIR AMABHAI PATEL,ANANT BABAJI THAKOR,KETAN ARJANBHAI DESAI,JAHID GAFARBHAI DODHIA,ANJANA SOHANBHAI KALOR,GOVINDBHAI SHANKARBHAI CHAUDHARY,KRUNAL RAGHUVIRBHAI GADHAVI,HITESHKUMAR BHALCHANDRA JANI,HAMITKUMAR PRAHLADBHAI URANUS,ANILKUMAR NATWARBHAI CHAUDHARY,VIBHUTI HIREN PARMAR,SANDIPSINH NATVARSINH CHAVADA,HITENDRAKUMAR MANSANGBHAI MOR,SHILPA MAFABHAI DESAI,RATNESH BHARTKUMAR SHAH,IMTIYAZALI HABIBBHAI BHAGAT,AROHI JAYKUMAR PATEL,RAMESHBHAI RAIJIJI THAKOR,PRAKASHKUMAR DASHRATHLAL SOLANKI,DILIPKUMAR UMEDBHAI NAI,ADITI CHINMAYKUMAR PANDYA,VISHAL MUKESHBHAI PARMAR,KAMINI SOMABHAI DESAI,ANKURKUMAR SHAMALBHAI PATEL,ASHISHKUMAR KARSANLAL PAREJIYA,VEDANT NAVINCHANDRA JOSHI,ASHISH RAVINDRAKUMAR MITRA,PRAKASH DILIPKUMAR MODI,UMESHKUMAR NAROTTAMBHAI PATEL,KUM.ANISHABANU TAIYABHUSEN SAIYAD,PRIYANK BANSILAL SUKHADIYA,KUM.KINNARI RAMESCHANDRA SHAHH,NIYATKUMAR HASAMUKHBAHI PATEL,TUSHARKUMAR TRIKAMBHAI PRAJPATI,KIRTIKUMAR ISHWARBHAI SOLANKI,ANKITKUMAR GHANSHYAMBHAI PATEL,KUM PINAL RAMJIBHAI SOJITRA,BHUPAT MANILAL CHAUHAN,VIJAY PARSOTTAMBHAI CHOTALIA,HARDIK VALJIBHAI BHIL,PRASHANTKUMAR HASMUKHLAL KHAKHKHAR,AMITKUMAR RUPABHAI SANGADA,ARVINDSINH INDRASINH VAGHELA,KUM DEVAL MANOJKUMAR RAVAL,SANDIPKUMAR VALSINGBHAI BHABHOR,NITIN BABUBHAI PARMAR,DIPESH LAXMIKANT RAJ,JITENDRAKUMAR SHANABHAI KHARADI,KUM RIMABENN BHAVSINH VAGHELA,VIPUL KANCHANBAHI RATHWA,KUM KHUSHBOO BHARATBHAI GANDHI,ASMITABEN RAMANLAL MEHTA,JIGARKUMAR MAHESHKUMAR SONI,VIRAL NAVINBHAI DUBAL,PARBHUJI DANABHAI APTEL,BINDESHVAN HARESHVAN GOSAI,PARESHKUMAR VALJIBHAI KHOKHAR,DIGVIJAYSINH KHUMANSINH KUMPAVAT	MR SHIVANG M SHAH,MR HARSH N PAREKH	STATE OF GUJARAT,STATE OF GUJARAT,GUJARAT PUBLIC SERVICE COMMISSION,MINABEN RAJENDRAKUMAR PAREKH,BAKUL DAYARAM DUDHREJIYA,SHAILESH MULJIBHAI MAJMUDAR,RAMESHBHAI JAYRAMBHAI DESAI,JILANMIYA MUSTUFAMIYA KURESHI,MAHENDRAKUMAR KALUJI WAGHELA,JYOTINDRA PRAMODRAY GAJJAR,GAJENDRASINH AMARSINH JADEJA,IRFAN YUSUFBHAI LALIWALA,ANTONY DAVID CHRISTIAN,JYOTSNABEN BHANABHAI SOLANKI,MAULIK BHUPENDRABHAI PATEL,HIMANSHUBHAI MAGANBHAI PATEL,RAMESHKUMAR DHAYABHAI MAKWANA,KISHOR BABUBHAI PATNI,DIPIKABEN DIPAKBHAI DAVE,SURSINH SOMABHAI SOLANKI,VANITABEN PANKAJKUMAR BHATT,DAXABEN LALUBHAI DESHMUKH,PRASHANT UMESHBHAI MEHTA,VIMLABEN KAMLESHBHAI DODIYA,RAJESH KRUSHNAVADAN JOSHI,ASHOK MANUBHAI PARMAR,BHECHARBHAI ATMARAM PATEL,HITESH RATILAL ANDHARIYA,BHAGYESH PRAFULCHANDRA PATEL,PRAMOD GANPAT MOHITE,ARUN NANJIBHAI KADIYA	
530	CA/475/2019	05/03/2020	VIMLABEN WD/O NARANBHAI AMBARAM PRAJAPATI,SANJAYKUMAR NARANBHAI AMBARAM PRAJAPATI,BHAGVATIBEN NARANBHAI AMBARAM PRAJAPATI,ILABEN NARANBHAI AMBARAM PRAJAPATI,NISHABEN NARANBHAI AMBARAM PRAJAPATI	MR. YOGENDRA THAKORE	DALVIRSING BALJINDRASING JOKA,ICICI LOMBARD GENERAL INSURANCE CO LTD	UNSERVED EXPIRED (N),MR TANMAY B KARIA
531	CA/476/2019	26/07/2019	RIZVAN VAKIFMIYA SIAYED,	MR ANKIT SHAH	ST CORPORATION,	(MR NIRAL R MEHTA)
532	CA/477/2019	23/10/2019	GENERAL MANAGER,	MARSHALL & ASSOCIATES	DECEASED JAYANTIBHAI GORDHANBHAI PATEL THROUGH LH,SPECIAL LAND ACQUISITION OFFICER,PATEL LATABEN JAYANTBHAI PATEL(WIFE),NITINBHAI JAYANTIBHAI PATEL (SON),HETALBEN JAYANTIBHAI PATEL (DAUGHTER)	,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
533	CA/479/2019	05/03/2020	SONI GULABIBEN NARAYANBHAI WIDOW AND LEGAL HEIRS OF NARAYANBHAI SHIVLAL SONI,SONI SURESHBHAI NARAYANBHAI SHIVLAL SONI,SONI JAGDISHKUMAR NARAYANBHAI	MR JF MEHTA	CHAIRMAN, NEW ARVINDNAGAR CO OP HOUSING SOCIETY LIMITE,RAJUBHAI CHAUDHARY,MATHRADEVI A WIDOW OF DECEASED BANSILAL FOJMAL,CHANDRIKABEN BANSILAL SONI,PURNABEN BANSILAL SONI WIFE OF KISHORKUMAR JAYANTILAL SONI,RAJUBHAI CHAUDHARY,SHAILABEN RAJENDRABHAI CHAUDHARY	SERVED BY RPAD (N)
534	CA/480/2019	30/08/2019	CHANDUBHAI REVABHAI RAVAL,	MR ANKIT SHAH	MAHAMMAD AKRAM GULAM HAIDER SAIYED,INSURANCE COMPANY OF TRUCK NO. GJ-2-V-5117	NOTICE SERVED,MR HARDIK P MEHTA
535	CA/481/2019	11/06/2019	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAMJU SUMAR BAFAN,TAMACHI IBRAHIM PATHAN,AMIN HARUN SAMEJA	RULE SERVED,MR.HIREN M MODI
536	CA/482/2019	11/06/2019	SUGRABIBI SIDHUKHAN PATHAN,HAIDARBHAI SIDHUKHAN PATHAN,SIRAJ SIDHUKHAN PATHAN,MADINABIBI SIDHUKHAN PATHAN,MARIYAMBIBI SIDHUKHAN PATHAN,RASHIDABEN SIDHUKHAN PATHAN,FARIDABEN SIDHUKHAN PATHAN	MR SP MAJMUDAR	STATE OF GUJARAT,LH OF DECD FULABHAI RANCHODBHAI PATEL,DHIRAJBEN FULABHAI PATEL,KHUSHALBHAI FULABHAI PATEL,NARSINHBHAI PUNJABHAI PATEL,URMILABEN D/O PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL,VIMALBEN NARSIBHAI PATEL,DAKSHABEN NARSIBHAI PATEL,YATINBHAI NARSIBHAI PATEL,HINABEN NARSIBHAI PATEL	,RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
537	CA/483/2019	11/06/2019	SUGRABIBI SIDHUKHAN PATHAN,HAIDARBHAI SIDHUKHAN PAHAN,SIRAJ SIDHUKHAN PATHAN,MADINABIBI SIDHUKHAN PATHAN,MARIYAMBIBI SIDHUKHAN PATHAN,RASHIDABEN SIDHUKHAN PATHAN,FARIDABEN SIDHUKHAN PATHAN	MR SP MAJMUDAR	STATE OF GUJARAT,LH OF DECD FULABHAI RANCHODBHAI PATEL,DHIRAJBEN FULABHAI PATEL,KHUSHALBHAI FULABHAI PATEL,NARSINHBHAI PUNJABHAI PATEL,URMILABEN D/O PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL,VIMALBEN NARSIBHAI PATEL,DAKSHABEN NARSIBHAI PATEL,YATINBHAI NARSIBHAI PATEL,HINABEN NARSIBHAI PATEL	,RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP, (MR MB GANDHI)
538	CA/484/2019	22/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	SUMIT JANAKBHAI RAVESIYA,MADHVIBEN NANDLAL JOSHI,JANAKBHAI KANJIBHAI RAVESIYA,NEW INDIA ASSURANCE CO LTD,DAKSHABEN JANAKBHAI RAVESIYA	,NOTICE SERVED,MR SANDIP C SHAH,HARDIK D MEHTA
539	CA/485/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN KESHARBHAI RAVABAHI,	MR MAHESH P PATEL,MR N P CHAUDHARY
540	CA/486/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIS OF LT RAJPUT RUPABHAI RAMABHAI,RAJPUT (CHAVOD) JAVANTIBEN RUPABHAI (DIED),RAJPUT (CHAVOD) BHURABHAI RUPABHAI,RAJPUT (CHAVOD) LAKSHMANBHAI RUPABHAI	,UNSERVED EXPIRED (N),MR MAHESH P PATEL
541	CA/487/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT BHURABHAI RUPABHAI,	MR MAHESH P PATEL
542	CA/488/2019	20/06/2019	BHAVANSINH LAXMANSINH BARIYA(BHIL),SAVITABEN BHAVSINH BARIYA(BHIL),ASHOKKUMAR BHAVANSINH BARIYA(BHIL),ANJANABEN BHAVANSINH BARIYA(BHIL)	(CHETANKUMAR K SHAH)	MANUBHAI LIMBHBHAI BHURIYA,UNITED INDIA INSURANCE CO. LTD	MR DILIP B RANA,MR PALAK H THAKKAR
543	CA/489/2019	06/02/2020	GANPATBHAI ALIAS GHANSHYAMBHAI MANGALBHAI PARMAR,	(CHETANKUMAR K SHAH)	RAMESHBHAI PADYUMANSINH RALATIYA,KANTILAL JIVRAMBHAI BALDANIYA,THE NEW INDIA INSURANCE CO. LTD,ARVINDBHAI BHAILALBHAI PATEL,UNITED INSURANCE CO. LTD,AMITBHAI GOKALBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR TANMAY B KARIA
544	CA/491/2019	11/06/2019	SUGRABIBI SIDHUKHAN PATHAN,HAIDARBHAI SIDHUKHAN PATHAN,SIRAJ SIDHUKHAN PATHAN,MADINABIBI SIDHUKHAN PATHAN,MARIYAMBIBI SIDHUKHAN PATHAN,RASHIDABEN SIDHUKHAN PATHAN,FARIDABEN SIDHUKHAN PATHAN	MR SP MAJMUDAR	STATE OF GUJARAT,LH OF DECD FULABHAI RANCHODBHAI PATEL,DHIRAJBEN FULABHAI PATEL,KHUSHALBHAI FULABHAI PATEL,NARSINHBHAI PUNJABHAI PATEL,URMILABEN D/O PUNJABHAI PATEL,RAMANBHAI PUNJABHAI PATEL,VIMALBEN NARSIBHAI PATEL,DAKSHABEN NARSIBHAI PATEL,YATINBHAI NARSIBHAI PATEL,HINABEN NARSIBHAI PATEL	,RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
545	CA/492/2019	19/03/2019	SHIVSANGBHAI GOVIND,	RISHI O MALIK	STATE OF GUJARAT,COLLECTOR(AHMEDABAD),DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,VILLAGE PANCHAYAT,,MAMLATDAR,,TAKHATSANG NARUBHAI SOLANKI,CHANDUBHAI VAKHATSANG SOLANKI	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW,MR P J YAGNIK
546	CA/493/2019	05/08/2019	EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER	MR. PARTH H BHATT	BEHCARBHAI MOHANBHAI RATHOD,	RULE SERVED
547	CA/494/2019	30/07/2019	AZURE KNOWLEDGE CORPORATION PVT LTD,	MR AS ASTHAVADI	QUIKR INDIA PVT LTD,	SERVED BY RPAD (N)
548	CA/495/2019	20/03/2019	MUKESH TARACHAND CHANNA,RENU MUKESH CHANNA	MR KV SHELAT,MR. SHYAM K SHELAT	CHIRAG DEVENDRA CHANNA,	SHIVANI RAJPUROHIT
549	CA/497/2019	29/03/2019	SHIHOR MUNICIPALITY THRU CHEIF OFFICER,	MR YASH N NANAVATY	GUJARAT MAZDOOR SANGH,PRESIDING OFFICER	
550	CA/498/2019	29/03/2019	SHIHOR MUNICIPALITY THROUGH CHIEF OFFICER,	MR YASH N NANAVATY	GUJARAT MAZDOOR SANGH,PRESIDING OFFICER	
551	CA/499/2019	25/07/2019	SHAILESHBHAI PRATAPBHAI SOLANKI,	MR JA ADESHRA	JOSHI NALEENBHAI HEERALAL,	MR ANKIT SHAH
552	CA/500/2019	09/04/2019	MITHABHAI JIVABHAI KO. PATEL,	SONAL J BHAVSAR	R.V.ANSARI, DISTRICT SUPERINTENDENT OF POLICE, AHMEDABAD RURAL,SHRI A. B. VORA, POLICE INSPECTOR,SHRI N. I. CHAVDA, POLICE INSPECTOR,SHRI D. V. GOSWAMI, POLICE INSPECTOR	
553	CA/501/2019	02/04/2019	MODHERA MULJIBHAI GOVINDBHAI,	MR HEMAL K ACHARYA	MINISTRY OF LABOUR AND EMPLOYMENT,ASSISTANT LABOUR COMMISSIONER,REGIONAL MANAGER	
554	CA/502/2019	02/08/2019	NATIONAL INSURANCE COMPANY LIMITED,	MR SUNIL B PARIKH	GAJENDRASINH MANGALSINH RANA,CHANDRABA GAJENDRASINH RANA,URVASHIBEN GAJENDRASINH RANA,VARSHABEN RAJENDRASINH RANA,VANRAJSINH DILUBHA RANA	NOTICE SERVED
555	CA/503/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF LT HARIJAN HARCHANDBHAI KHEMABHAI,HARIJAN PANABEN SVARUPABHAI,HARIJAN VANIBEN HARCHANDBHAI,HARIJAN TEJIBEN HARCHANDBHAI,HARIJAN PIRABHAI HARCHANDBHAI,HARIJAN VALABHAI HARCHANDBHAI,HARIJAN BABIBEN HARCHANDBHAI,HARIJAN PRAKASHBHAI HARCHANDBHAI,HARIJAN ALKABEN HARCHANDBHAI	DECEASED LITIGANT,MR MAHESH P PATEL,MR N P CHAUDHARY
556	CA/504/2019	26/06/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN VARJANGBHAI RAVABHAI,	MR MAHESH P PATEL,MR N P CHAUDHARY
557	CA/505/2019	23/07/2019	MINALBA GHANSHYAMSINH JADEJA LEGAL HEIRS OF DECEASED GHANSHYAMSINH NAVUBHA JADEJA,	MR. HEMAL SHAH	NAVUBHA RAVUBHA JADEJA LEGAL HEIRS OF DECEASED GHANSHYAMSINH NAVUBHA JADEJA(DELETED),RAJKUVAR NAVUBHA JADEJA LEGAL HEIRS OF DECEASED GHANSHYAMSINH NAVUBHA JADEJA,RUCHIR RAJENDRABHAI JOSHI,RAJENDRABHAI MUKUNDRAI JOSHI,UNITED INDIA INSURANCE CO. LTD	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR HARNISH V DARJI,MR PRATIK Y JASANI
558	CA/506/2019	07/05/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JAYESHBHAI NANALAL DAVE,GOVINDBHAI KANAIYALAL MEENA,PARESHBHAI MAGANBHAI BIMBACHIYA	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
559	CA/507/2019	11/04/2019	GOPALNAGAR CO OP HOUSING SOCIETY LTD,	(MR SANDEEP N BHATT)	DUDHIBEN MULJIBHAI PATEL,L/H AND L/R OF DECEASED BAVALAL KESHABHAI PATEL,STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY COLLECTOR,MANHARLAL BAVABHAI TILALA,JAYANTIBHAI BAVABAHI TILALA,BABULAL BAVABAHI TILALA,CHENTABHAI BAVABHAI TILALA,SAVITABEN VALLABHBHAI AJUDIA	
560	CA/508/2019	03/04/2019	AHMEDABAD MUNICIPAL CORPORATION,ZOO SUPERINTENDENT	MR HS MUNSHAW	DINESHBHAI DAHYABHAI VAGHELA,MOHANBHAI MOTIBHAI VAGHELA	MR P C CHAUDHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
561	CA/509/2019	05/04/2019	VADODARA MAHANAGAR SEVA SADAN,,	MR NILESH A PANDYA	KARSHANBHAI MAHIJIBHAI PARMAR,CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT,,APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT,	,NOTICE SERVED
562	CA/510/2019	03/07/2019	THE NATIONAL INSURANCE CO. LTD.,,	MR GC MAZMUDAR,MR HG MAZMUDAR	MUKESHBHAI KADAKIA CHAREL,BHUPATSINH JASWANTBHAI CHAWDA,RAVATBHAI GOVINDBHAI DAV	NOTICE SERVED,MR R G DWIVEDI
563	CA/511/2019	07/08/2019	GENERAL MANAGER ONGC LAND ACQUISITION DIVISION,	MR RITURAJ M MEENA	DASHRATHGIRI KAILASHIRI GOSWAMI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI
564	CA/513/2019	07/08/2019	GENERAL MANAGER ONGC LAND ACQUISITION DIVISION,	MR RITURAJ M MEENA	CHAUDHARY KANUBHAI JOITAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI
565	CA/514/2019	07/08/2019	GENERAL MANAGER ONGC LAND ACQUISITION DIVISION,	MR RITURAJ M MEENA	CHAUDHARY GOVINDBHAI JOITAJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MS.SHIVANI V TRIVEDI
566	CA/515/2019	20/06/2019	SAVAJI CHIMAJI SUTHAR,	MR. HEMAL SHAH	ABDUL OSMAN JAT,THE NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED
567	CA/516/2019	29/03/2019	SUBHASH H SHIHORA,SHILPA W/O SUBHASH H SHIHORA	MR AS VAKIL	WEST WING INFRASTRUCTURES PVT LTD,	MR YM THAKKAR
568	CA/517/2019	08/07/2019	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	,GOVERNMENT PLEADER	MANOJKUMAR ISHWARBHAI PATEL,RAMESHBHAI MANILAL PATEL,ROHITKUMAR DHULABHAI PATEL,GIRISHKUMAR PUNJABHAI PATEL,RAJESHKUMAR MOHANLAL PARMAR,PRANAMI BABUBHAI MOGABHAI,SANGITABEN HARMANBHAI PATEL,ALPA GORDHANBHAI TARPARA,LALITKUMAR MANILAL CHAUDHARI,SHAILESHKUMAR KANTILAL PATEL,ASHOKKUMAR MANGALDAS RAVAT	RULE SERVED BY DS,VYOM H SHAH
569	CA/518/2019	29/07/2019	BHAGWANSHANKAR DEVSHANKAR TRIVEDI,KUSUMBEN VINODRAI PANDYA	MR VIMAL A PUROHIT	JASUBHAI RAGHUNATH BAROT AS SELF AND KARTA OF HIS HUF,LEGAL HEIRS OF NATWARLAL MAGANLAL BAROT,SUSMITBHAI RAVJIBHAI ROKAD,ASHWINBHAI NAVNITBHAI CHOVATIYA,SHOBNABEN WIFE OF LALITLKUMAR VRAJLAL PATADIYA,LALBHAI PUNJABHAI CHOWDHRY,ANANDIBEN WIDOW OF NATWARLAL MAGANLAL,ANILKUMAR NATWARLAL BAROT,PARESHKUMAR NATWARLAL BAROT,KALPESHKUMAR NATWARLAL BAROT	,RULE SERVED BY DS,MR SUNIL S JOSHI
570	CA/519/2019	28/01/2020	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	FATESINH ZAVRABHAI RATHWA,SAVITABEN FATESINH RATHWA,SHABBIRSINH SHRIRAMSWAMI,MUKESHKUMAR RAMKARAN	NOTICE SERVED,UNSERVED EXPIRED (N),MR AMIT C NANAVATI
571	CA/520/2019	22/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	FATESINH ZAVRABHAI RATHWA,SAVITABEN FATESINH RATHWA,SHABBIRSINH SHRIRAMSWAMI,MUKESHKUMAR RAMKARAN	DS AFF.NOT FILED (R),MR AMIT C NANAVATI
572	CA/522/2019	02/04/2019	DECEASED BAVCHANDBHAI RANCHHODBHAI PATEL,CHAMPABEN WD/O BAVCHANDBHAI R PATEL,KANUBHAI BAVCHANDBHAI MALVIYA(PATEL),VIPULBHAI BAVCHANDBHAI MALVIYA(PATEL),KURJIBHAI DHANJIBHAI PATEL (LAKHANI),JIGNESHBHAI KURJIBHAI PATEL (LAKHANI),BHASKARBHAI KADUBHAI NAIK,PARESHBHAI BHASKARBHAI NAIK,KALPESHBHAI BHASKARBHAI NAIK,HARIBHAI DURLABHBHAI AHIR,RAMESHBHAI KURJIBHAI PATEL (LAKHANI)	,MR CHIRAG B PATEL	STATE OF GUJARAT,COLLECTOR, SURAT	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
573	CA/524/2019	23/10/2019	HARESH KANUBHAI,	MR HEMANT S SHAH	MANOJ HIMMATSINH AASHAR,THE NEW INDIA ASSURANCE CO. LTD,MAHENDRABHAI SHIVLAL	NOTICE NOT RECD BACK,NOTICE SERVED,(MR MAULIK J SHELAT)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
574	CA/525/2019	23/10/2019	RAMILABEN KANUBHAI,RAJESH KANUBHAI,HARESH KANUBHAI	MR HEMANT S SHAH	MANOJ HIMMATSINH AASHAR,THE NEW INDIA ASSURANCE CO. LTD,MAHENDRABHAI SHIVLAL	NOTICE SERVED,(MR MAULIK J SHELAT)
575	CA/526/2019	29/03/2019	REGISTRAR HEALTH BIRTH - DEATH DEPT.,	MRS KALPANA K RAVAL	KOMAL RONAK SHAH,	
576	CA/527/2019	20/06/2019	DILIPBHAI PARSHOTTAMBHAI PARMAR,	MR P C CHAUDHARI	CHIEF OFFICER DHROL NAGARPALIKA,	NOTICE SERVED
577	CA/530/2019	26/03/2019	NEW INDIA ASSURANCE COMPANY LIMITED RAJKOT,	MR VIBHUTI NANAVATI	KANABHAI PUNJABHAI GARCHAR (RABARI),MOHANBHAI MASHRIBHAI SEVRA,KRINABEN SATISHBHAI HIRPARA,ABHIKUMAR SATISHBHAI HIRPARA,MINOR KAVYA SATISHBHAI HIRPARA,PARBATBHAI BAVANJIBHAI HIRPARA (DELETED NO NOTICE ISREQUIRED),PARVATIBEN PARBATBHAI HIRPARA	,MR TUSHAR L SHETH
578	CA/531/2019	29/03/2019	HEENABEN YOGESH CHANDARANA WD/O YOGESH CHANDARANA,DHWANI YOGESH CHANDARANA D/O YOGESH CHANDARANA,KARAN YOGESH CHANDARAN S/O YOGESH CHANDARANA	MR. JAY M THAKKAR	AHMEDABAD MUNICIPAL CORPORATION,	
579	CA/532/2019	29/03/2019	HIMMATBHAI GOBARBHAI DHANANI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	
580	CA/534/2019	27/06/2019	AKSHAY CHIMANBHAI PATEL,	MR JAYANT P BHATT,MR JEET J BHATT	HINAL ASHWINBHAI PATEL D/O ASHWINBHAI PATEL,	MS RAKSHA S DIKSHIT,KHYATI J ADHYARU
581	CA/535/2019	21/08/2019	IFFCO TOKIO GEN INS CO LTD,	MR RATHIN P RAVAL	SHANTADEVI ALIAS SHANTABEN AMBARAM PUROHIT,MOHANLAL AMBALAL @ AMBALAL PUROHIT(DAVE),BABULAL AMBARAM @ AMBALAL PUROHIT(DAVE),BHANVARLAL @ BHAVESHBHAI @ BHANVARSINH AMBARAM PUROHIT(DAVE),CHELARAM MANJIRAM PUROHIT,AMRUTLAL CHELARAM DAVE	NOTICE SERVED
582	CA/536/2019	20/06/2019	SHWETANG NIRKUMAR VASAVA,	MR MOHSIN M HAKIM	SHANKARBHAI DALPATBHAI BARIYA,POONAMBHAI RAIJIBHAI PARMAR,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED,UNSERVED EXPIRED (N)
583	CA/537/2019	22/08/2019	MINAXIBEN WD/O SANJAYBHAI CHANDUBHAI MALI,MITAL SANJAYBHAI MALI(AMENDED AS PER ORDER EXH. 23 AS SHE BECAME MAJOR,MINOR HETAL SANJAYBHAI MALI,MINOR DEVRAJ SANJAYBHAI MALI,PARVATIBEN WD/O CHANDUBHAI KANJIBHAI MALI	MR MOHSIN M HAKIM	SABEBHUSAN SHOUKIN SINGH,VIRENDRASINGH S/O YOGENDRA SINGH JADOUN,THE NEW INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED BY DS
584	CA/538/2019	27/02/2020	SMITABEN W/O JATINKUMAR OCHHAVLAL GANDHI,RUCHIT JATINKUMAR GANDHI,DHRUVIN JATINKUMAR GANDHI,DECEASED MADHUBEN OCHHAVLAL GANDHI	MR R.K.MANSURI	SURESHKUMAR CHANDULAL SHAH,THE NATIONAL INSURANCE COMPANY	NOTICE SERVED
585	CA/539/2019	05/04/2019	PATEL NITINKUMAR JAISINGHBHAI,PATEL VIRENDRAKUMAR JAISINGHBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,MR MANISH S SHAH
586	CA/540/2019	28/03/2019	RAMAIBEN VALA BAVA,BAUBHAI VALA BAVA,RAMJIBHAI VALA BAVA,LAKHIBEN VALA BAVA,BADHIBEN VALA BAVA,KUNVARBEN VALA BAVA,SHAMJIBHAI VALA BAVA,GOPALBHAI VALA BAVA	,MR SAVAN N PANDYA	STATE OF GUJARAT THROUGH THE COLLECTOR,MAMLATDAR,TALATI SAH MANTRI,RAMA KANA AHIR,DEVDAN KANA AHIR SINCE EXPIRED HRU L/H,SHAMBHU RANDHIR VIRDA,DEVAIBEN DEVDAN BAVA(AHIR),JANIBEN SADHA MYATRA(DAUGHTER),LAXMIBEN SHAMJI VIRDA(DAUGHTER),SONUBEN JIGAR DANGAR(dAUGHTER),SAMJI DEVDAN BAVA(AHIR),SAHIL DEVDAN BAVA(AHIR)	
587	CA/541/2019	11/06/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	GANGUBEN DANABHAI KAMALIYA,KANCHANBEN BAHADURBHAI KAMALIYA,TRUPTIBEN BAHADURBHAI KAMALIYA,RINABEN BAHADURBHAI KAMALIYA,ASHISHBHAI BAHADURBHAI KAMALIYA,MANISH BAHADURBHAI KAMALIYA,MEHBUBBHAI ANVARBHAI MAJOTHI	RULE UNSERVED,NISHIT A BHALODI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
588	CA/544/2019	08/04/2019	JAGDISH CHIMANBHAI PATEL,	(MR RM PARMAR)	GENERAL MANAGER AND JOINT INDUSTRIAL COMMISSIONER,DEPUTY INDUSTRIAL COMMISSIONER	
589	CA/545/2019	16/04/2019	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAKESHBHAI KAMLESH BHAI DAVE,	DS AFF.NOT FILED (R)
590	CA/546/2019	16/04/2019	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	RUSHIBHAI JAGDISHBHAI PATHAK,	DS AFF.NOT FILED (R)
591	CA/547/2019	16/04/2019	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	PRASHANTBHAI ISHWARBHAI CHAUHAN,	RULE SERVED BY DS
592	CA/548/2019	16/04/2019	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	SUNILBHAI MOHANRAI PATIL,	DS AFF.NOT FILED (R)
593	CA/549/2019	16/04/2019	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHARATBHAI HARKANTBHAI BHATT,	DS AFF.NOT FILED (R)
594	CA/550/2019	16/04/2019	BHAVNAGAR MUNICIPAL CORPORATION,	MR HS MUNSHAW	UMESHBHAI KALYANBHAI PARMAR,	DS AFF.NOT FILED (R)
595	CA/551/2019	24/04/2019	GUJARAT VIDHYUT MAZDOOR SANGH,	MR DJ BHATT	GUJARAT URJA VIKAS NIGAM LTD,STATE OF GUJARAT,GUJARAT ENERGY EMPLOYEES TECHNICAL ASSOCIATION	RULE SERVED BY DS
596	CA/552/2019	17/07/2019	TRIKAMBHAI RAGHAVBHAI PATOLIYA PARTNER OF KARNAVATI STEEL,	MR MITESH L RANGRAS	DY. COMMISSIONER , COMMERCIAL TAX,COMMERCIAL TAX OFFICER (1)	RULE SERVED
597	CA/553/2019	21/11/2019	ANKURBHAI PRADIPBHAI JOSHI,	MR MAHESH BHAVSAR	STATE OF GUJARAT,REGIONAL COMMISSIONER, MUNICIPALITIES,COLLECTOR, PATAN,RADHANPUR MUNICIPLAITY	RULE SERVED
598	CA/554/2019	02/04/2019	MANILAL PARSOTTAMBHAI PARMAR,KASHIBEN WIDOW OF VALLABHBHAI BAVJIBHAI VAGHELA D/O PARSOTTAMBHAI GOVINDBHAI PARMAR,KESHIBEN WIDOW OF BECHARBHAI LAKHABHAI FANASIYA D/O PARSOTTAMBHAI GOVINDBHAI PARMAR,BENABEN W/O RATILAL MACHHUBHAI PARMAR D/O PARSOTTAMBHAI GOVINDBHAI PARMAR,LATE SHANTABEN W/O BHAGUBHAI DAYARAM BHAGAT D/O PARSOTTAMBHAI GOVINDBHAI PARMAR,DHANSUKHBHAI VALLABHBHAI VAGHELA,JIVANBHAI VALLABHBHAI VAGHELA SINCE DECEASED THRU L/H,DAMYATIBEN VALLABHBHAI VAGHELA W/O PARMAR KISHOREBHAI,URMILABEN VALLABHBHAI VAGHELA W/O RAMESH SOLANKI,BIPINBHAI VALLABHBHAI VAGHELA,ANILBHAI VALLABHBAHI VAGHELA,VANITABEN JIVANBHAI VAGHELA,URVASHIBEN JIVANBHAI VAGHELA,ANJALIBEN JIVANBHAI VAGHELA,HITESHBHAI JIVANBHAI VAGHELA,JASHODABEN D/O BHAGUBHAI BHAGAT W/O DILIPBHAI PRABHUBHAI GOHIL,NAMRATABEN D/O BHAGUBHAI BHAGAT W/O RAMESHBHIA BECHARBHAI PARMAR,KUSUMBEN D/O BHAGUBHIA BHAGAT W/O MANISHBHAI BALDEVBHAI SURATI	MR PADMRAJ K JADEJA,MR MANAN A SHAH	STATE OF GUJARAT,SHASHIKANT NAROTTAMBHAI PARMAR,RAJESHBHAI NAROTTAMBHAI PARMAR,RANJANBEN W/O KALPESHBHAI PARMAR D/O NAROTTAMBHAI PARBHUBHAI PARMAR,MUKESHBHAI RATILAL PATEL,COLLECTOR,DEPUTY COLLECTOR,SPECIAL SECRETARY(APPEALS) REVENUE DEPARTMENT	
599	CA/559/2019	20/06/2019	LILAVANTIBEN JAMANBHAI KOTADIYA,ANJU JAMANBHAI KOTADIYA,MAYUR JAMANBHAI KOTADIYA,DIVYA JAMANBHAI KOTADIYA	MR TUSHAR L SHETH	ARVINDBHAI BABUBHAI VARSANI,BATUKBHAI BHURABHAI SAKARIYA,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED
600	CA/560/2019	08/07/2019	JAYNTIBHAI AMBALAL TADVI,	MR MOHSIN M HAKIM	HIRENKUMAR JAYANTILAL VASAVA,JAYANTILAL NARSINHBHAI VASAVA,BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR TANMAY B KARIA
601	CA/562/2019	20/06/2019	USHABEN GOKULBHAI SHAH,	KAASH K THAKKAR	KIRANSINH BALWANTSINH CHAUHAN,JIGNESHKUMAR HARSHADBHAI JANI,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,MR PALAK H THAKKAR
602	CA/563/2019	20/06/2019	KARANBHAI BHAYABHAI RATADIYA,	MR TUSHAR L SHETH	LAKHMAN ALIAS JILO DHANABHAI PADASARIYA,RAGHABHAI DHANABHAI PADASARIYA,TATA AIG GENERAL INSURANCE COMPANY LTD	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
603	CA/564/2019	08/08/2019	LEGAL HEIRS OF DECEASED ABDUL GAFFAR MOHAMMAD KHAN JAMAL,FARJANABEN W/O ABDUL GAFFAR MOHAMMAD KHAN JAMAL,SAFIKABEN D/O ABDUL GAFFAR MOHAMMAD KHAN JAMAL W/O ALTAF CHAUHAN,SANIYABEN W/O ABDUL GAFFAR MOHAMMAD KHAN JAMAL,ISMAIL ABDUL GAFFAR MOHAMMAD KHAN JAMAL,MINOR SAHISTA D/O ABDUL GAFFAR MOHAMMAD KHAN JAMAL,MINOR SHAHNAWAZ ABDUL GAFFAR MOHAMMAD KHAN JAMAL	MR CHINTAN S POPAT	ZAKIRBHAI FAKRUDDIN KAZI,YUSUFBHAI FAKRUDDIN KAZI,IFFCO TOKIO INSURANCE CO. LTD	NOTICE SERVED
604	CA/565/2019	22/08/2019	DHANIBEN WD/O PRAVINBHAI DHANABHAI VANKAR,MINOR NITABEN PRAVINBHAI VANKAR,MINOR VAISHALIBEN PRAVINBHAI VANKAR,MINOR NIKESHWARI PRAVINBHAI VANKAR	MR MOHSIN M HAKIM	PRAVINBHAI PRABHATBHAI RABARI (DELETED),GUJARAT STATE ROAD TRANSPORT CORPORATION,LAXMIBEN @ LAKHIBEN DHANBHAI VANKAR	,RULE SERVED
605	CA/567/2019	20/06/2019	HITENDRABHAI HARASUKHBHAI MANIYAR,	MR TUSHAR L SHETH	SHABIRBHAI HASAMBHAI SAVAN,RELIANCE GENERAL INSURANCE COMPANY LTD. CO.,DIVYESH HASMUKHBHAI MANIYAR,NATIONAL INSURANCE COMPANY LTD. CO.	,NOTICE SERVED,MR CHIRAYU A MEHTA
606	CA/568/2019	20/06/2019	HITESHBHAI JAYANTIBHAI MANIYAR,	MR TUSHAR L SHETH	SHABIRBHAI HASAMBHAI SAVAN,RELIANCE GENERAL INSURANCE COMPANY LTD. CO.,DIVYESH HASMUKHBHAI MANIYAR,NATIONAL INSURANCE COMPANY LTD. CO.	NOTICE SERVED,MR CHIRAYU A MEHTA,MR PALAK H THAKKAR
607	CA/569/2019	20/06/2019	PETHABHAI POLABHAI ZAPDA,	MR TUSHAR L SHETH	JESINGBHAI MALUBHAFI HUMBAL(AHIR),RAMBAIBEN HAMIRBHAI JADAV,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,TRIKAMBHAI POLABHAI PARMAR	NOTICE SERVED,MR VIBHUTI NANAVATI
608	CA/570/2019	23/10/2019	BOMBAY GARAGE (AHMEDABAD) LTD,	MR GM AMIN	BHARAT PETROLEUM CORPORATION LTD,	MS MINOO A SHAH
609	CA/571/2019	31/07/2019	SONABEN WD/O GANGABHAI KARSANBHAI RABARI,PALABHAI GANGABHAI RABARI,SHIVABHAI GANGABHAI RABARI,TEJIBEN @ TEJUBEN GANGABHAI RABARI,PALIBEN GANGABHAI RABARI	MR MAKBUL I MANSURI	JIVANSINGH HARDIPSINGH,NEW INDIA INSURANCE COMPANY LIMITED,PANCHANBHAI DHARABHAI RABARI,SHANKARBHAI BHURABHAI BRAHMAN,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
610	CA/572/2019	29/08/2019	DANABHAI TALABHAI DAVE,	MR MAKBUL I MANSURI	ASHOKKUMAR BHURALAL GAMOR,NILESHKUMAR RANCHODBHAI PATEL,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,UNSERVED EXPIRED (N)
611	CA/573/2019	24/07/2019	JITENDRABHAI KESHAVBHAI PARMAR,	MR MOHSIN M HAKIM	GOPALSINH GIVANTSINH PUVAW,SAIFUL ABDUL DIWAN,CHOLA MANDALAM FINANCE CO. LTD,SIKANDARBHAI KARIMBHAI MALEK,SAKILBHAI SALIMBHAI MALEK,THE NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DHRUV K DAVE
612	CA/574/2019	24/06/2019	RAMESHBHAI SAVJIBHAI BHANDERI,NANJIBHAI SAVJIBHAI BHANDERI	MR NITIN M AMIN	PARSOTAMBHAI KUVARJIBHAI DUDHGARA,ISMAILBAHI ABBASBHAI KHERANI	NOTICE SERVED,MR BHAVIN H ANADKAT,MR. BHAUMIK DHOLARIYA
613	CA/575/2019	28/06/2019	ICICI LOMBARD GIC LTD,	MR. RAHUL R DHOLAKIA	RATHOD NARANBHAI DAHYABHAI,RATHOD KHIMIBEN NARANBHAI,RATHOD MUKESHBHAI NAGARBHAI	NOTICE SERVED
614	CA/576/2019	10/06/2019	LABHUBEN ALIAS MANJULABEN KALYANSINH DODIA SINCE DIED,PRAFUL KUMAR KALYANSINH DODIA SON OF LABHUBEN ALIAS MANJULABEN KALYANSINH DODIA,MOHIT KALYANSINH DODIA SON OF LABHUBEN ALIAS MANJULABEN KALYANSINH DODIA,MUKESH KALYANSINH DODIA SON OF LABHUBEN ALIAS MANJULABEN KALYANSINH DODIA,SAROJBEN MANARSINH RATHOD MARRIED DAUGHTER OF LABHUBEN ALIAS MANJULABEN KALYANSINH DODIA	,MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	VAJESANG SAMANTSANG DIED THROUGH DAUGHTER KUNDANBEN WIFE OF SHAILESHBHAI VAGHELA,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
615	CA/577/2019	24/06/2019	THE ORIENTAL INSURANCE COMPANY LTD,	MR HARDIK P MEHTA	LEGAL HEIRS OF DCSD KIRANBHAI NAVNEETBHAI PARMAR,SURESHBHAI CHATRASINH MAKWANA,CHIRAGBHAI GOVINDBHAI VAGHELA,HANSABEN GOVINDBHAI ROHIT(VAGHELA),THE ICICI GENERAL INSURANCE CO. LTD.,NAVNEETBHAI HARIBHAI PARMAR,SAVITABEN NAVNEETBHAI PARMAR,ASHWINBHAI NAVNEETBHAI PARMAR,VIJAY NAVNEETBHAI PARMAR,UMESH NAVNEETBHAI PARMAR	,NOTICE SERVED,MR SUNIL B PARIKH,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
616	CA/578/2019	26/06/2019	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	SURESHBHAI DHULABHAI PATEL,PROJECT OFFICER	NOTICE SERVED,MR VIMAL A PUROHIT
617	CA/579/2019	02/04/2019	NAROTTAM JUTHABHAI PARMAR,PARMANAND CHAMANLAL SHARMA,ASHOK CHAMANLAL SHARMA,VINOD CHAMANLAL SHARMA	MR SAVAN N PANDYA,NISHIDHKUMAR M PATEL	MURLI NARAYANDAS CHANGRANI,SHYAM CHAMANLAL SHARMA	
618	CA/580/2019	24/06/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 2,	(MRS MAUNA M BHATT)	GUJARAT APOLLO INDUSTRIES LTD,	DARSHAN R PATEL
619	CA/581/2019	24/06/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 2,	(MRS MAUNA M BHATT)	GUJARAT APOLLO INDUSTRIES LTD,	DARSHAN R PATEL
620	CA/582/2019	27/06/2019	JYOTIBEN MAYURSINH DODIYA,MINOR MITISHA MAYURSINH DODIYA,MINOR SAKTIRAJSINH MAYURSINH DODIYA	MR YOGESHKUMAR A RATANPARA	BHARATBHAI VIRABHAI DODIYA,	MR PRATIK Y JASANI
621	CA/583/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER,APPROVING AUTHORITY	MR DEVANG VYAS	KUNDAN TRADING CO. THROUGH PROPRIETOR AMIT ASHOKKUMAR PATWARI,	MS ARCHANA R ACHARYA
622	CA/584/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER,APPROVING AUTHORITY	MR DEVANG VYAS	M/S PATIDAR BULLION THROUGH PROPRIETOR AJESHBHAI AMRUTLAL PATEL,	MS ARCHANA R ACHARYA
623	CA/585/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATIONG OFFICER PBPT ACT AHMEDABAD,APPROVING AUTHORITY PBPT ACT AHMEDABAD	MR DEVANG VYAS	SHITAL PARESH SONI,	MS ARCHANA R ACHARYA
624	CA/586/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER,APPROVIND AUTHORITY	MR DEVANG VYAS	M/S SHREEJI ENTERPRISE THROUGH AUTHORIZED REPRESENTATIVE BHAVESHBHAI BHAGVANBHAI PATEL,	MS ARCHANA R ACHARYA
625	CA/587/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER, DY. COMMISSIONER OF INCOME TAX, PBPT ACT 1988,APPROVING AUTHORITY, JOINT COMMISSIONER OF INCOME TAX	MR DEVANG VYAS	GAYATRI JEWELLERS THROUGH PROPRIETOR DIPTESHBHAI MAHESHBHAI SONI,	MS ARCHANA R ACHARYA
626	CA/588/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER,APPROVING AUTHORITY	MR DEVANG VYAS	M/S GAYATRI JEWELLERS THROUGH DIPTESHBHAI MAHESHBHAI SONI,	MS ARCHANA R ACHARYA
627	CA/589/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER,APPROVING AUTHORITY	MR DEVANG VYAS	M/S M.S. JEWELLERS THROU PROP. SURESHKUMAR CHATURDAS SONI,	MS ARCHANA R ACHARYA
628	CA/590/2019	01/04/2019	ADJUDICATING AUTHORITY THE PROHIBITION OF BENAMI PROPERTY TRANSPORTION ACT, 1988,INITIATING OFFICER,APPROVING AUTHORITY	MR DEVANG VYAS	PARKER BULLION PRIVATE LIMITED THROU DIRECTOR, NATWARBHAI JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA
629	CA/591/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATIONG OFFICER PBPT ACT AHMEDABAD,APPROVING AUTHORITY PBPT ACT AHMEDABAD	MR DEVANG VYAS	PARESH DWARKADAS SONI,	MS VAIBHAVI K PARIKH
630	CA/592/2019	01/04/2019	ADJUDICATING AUTHORITY,INITIATING OFFICER, DY COMMISSIONER OF INCOME TAX PBPT ACT, N988,APPROVING AUTHORITY, JOINT COMMISSIONER OF INCOME TAX,ADDITIONAL COMMISSIONER OF INCOME TAX/JOINT COMMISSIONER OF INCOME TAX	MR DEVANG VYAS	M/S SHREEJI ENTERPRISE THROUGH AUTHORIZED REPRESENTATIVE BHAVESHBHAI BHAGVANBHAI PATEL,	MS ARCHANA R ACHARYA
631	CA/593/2019	26/06/2019	STATE OF GUJARAT THRU REGISTRAR GENERAL,	GOVERNMENT PLEADER	IRFANKHAN RAHIMBHAI SODAGAR,REGISTRAR MARIRRAGE REGISTRATION BRANCH	MR NK MAJMUDAR,MR NILESH A PANDYA
632	CA/594/2019	12/04/2019	SHANTILAL JIVRAJBHAI PATEL,	MR SK PATEL	HARIJAN MAVJI VELA,	REFUSED SERVED (N)(10)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
633	CA/595/2019	08/07/2019	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	,GOVERNMENT PLEADER	BHAGVATIBEN KHIMJIBHAI PRAJAPATI,ANIL RASIKLAL MORABIYA,MAHESHKUMAR PUNJABHAI PATEL,VIRENDRASINH CHANDANSINH BHATI,ANSHIKA RAMBABUBHAI CHATURVEDI,MILANKUMAR BHARATKUMAR CHAVDA,RAMESH BHAGVANJI GODHANI,ASHOK PRATAPBHAI MAKWANA,NIMISHA MANUBHAI DESAI,HINABEN NARANBHAI PATEL,PRATIKSHABEN SHASHIKANT JOSHI,SHITALBEN RAMNIKLAL CHAUDHARI,RAJENDRA ASHOKUMAR VYAS,ATULCHANDRA DOLATRAY BHATT,MITESHKUMAR GHELABHAI DODIYA	MR SAMIR B GOHIL
634	CA/596/2019	08/07/2019	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	,GOVERNMENT PLEADER	SANJAYKUMAR HARISHBHAI ANKLESHWARIYA,SAIYED NASEERUDDIN MOHAMMED,NITABEN RAMESHCHANDRA CHAUHAN,PAYALBEN PRAVINBHAI DANGARIYA	MR SAMIR B GOHIL
635	CA/597/2019	08/07/2019	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	,GOVERNMENT PLEADER	NAMRATA VALLABHBHAI TANDEL,VIJAYRAJ YUVRAJ PATIL,DISTRICT PRIMARY EDUCATION OFFICER	RULE SERVED BY DS,MR SAMIR B GOHIL
636	CA/598/2019	11/06/2019	AAA IT SOLUTION PVT. LTD.,ASHOK VITHLANI	PARITOSH R GUPTA,GUPTA LAW ASSOCIATES	UNION BANK OF INDIA,RESERVE BANK OF INDIA,UNION BANK OF INDIA	RULE SERVED BY DS,MR AMAR N BHATT,MR BHARAT JANI
637	CA/599/2019	07/05/2019	WINDSON CHEMICAL PRIVATE LIMITED,,	MS LILU K BHAYA	ASSISTANT PROVIDENT FUND COMMISSIONER,	MS E.SHAILAJA
638	CA/600/2019	11/04/2019	CHANDULAL KUVARJIBHAI KANANI,	MS VIDHI J BHATT	PRESIDENT - MANTRI SHRI,INCHARGE PRINCIPAL,DISTRICT EDUCATION OFFICER,GUJARAT SECONDARY EDUCATION TRIBUNAL	RULE SERVED BY DS
639	CA/601/2019	11/04/2019	CHANDULAL KUVARJIBHAI KANANI,	MS VIDHI J BHATT	PRESIDENT - MANTRI SHRI,I/C PRINCIPAL,DISTRICT EDCUATION OFFICER,GUJARAT SECONDARY EDUCATION TRIBUNAL	RULE SERVED BY DS
640	CA/602/2019	16/01/2020	KAMLESH JAYANTIBHAI BAROT,	NISHIT A BHALODI	NIRANJANBHAI AARATBHAI BAROT,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,RAMZANKHAN A BALUCHI,NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MS VIDHI J BHATT
641	CA/603/2019	10/01/2020	TATA AIG GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	HETUBEN ALIAS SATUBEN LALUBHAI DAMOR(BHIL),MANISHABEN LALUBHAI DAMOR (BHIL),AJAYBHAI LALUBHAI DAMOR (BHIL),VIJAYBHAI LALUBHAI DAMOR (BHIL),LALIT LALUBHAI DAMOR (BHIL),DILIPBHAI LALUBHAI DAMOR (BHIL),TERYA BHAI ALIAS TERSINGBHAI RAYSINGBHAI DAMOR (BHIL),KAMABEN TERYABHAI ALIAS TERSINGBHAI RAYSINGBHAI DAMOR (BHIL),NAVALSING BHUNDABHAI SANGADA	NOTICE UNSERVED,MR.KARNAH DHOMSE
642	CA/604/2019	19/06/2019	HDFC ERGO INSURANCE CO LTD,	MR RATHIN P RAVAL	LILABEN WD/O CHANDUBHAI MOHANBHAI,MAHESHBHAI CHANDUBHAI BAJANIYA,DINESHBHAI CHANDUBHAI BAJANIYA,ANJUBEN CHANDUBHAI BAJANIYA,VINODBHAI CHANDUBHAI BAJANIYA,RAVAL ANIPBHAI CHANDUBHAI,BARIYA RAMESHBHAI CHIMANBHAI,PRAVINBHAI RAJUBHAI CHAVLA	NOTICE SERVED
643	CA/605/2019	06/05/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LH OF DECD JESANGBHAI POCHABHAI BHAGAT,KALIDAS ALIAS MAHESHBHAI MANGABHAI VASAVA,ORIENTAL INSRUANCE COMPANY LTD(DELETED)	,DELETED,RULE SERVED
644	CA/606/2019	26/06/2019	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANIBHAI BHIKHABHAI THAKOR,PROJECT OFFICER	NOTICE SERVED,MR VIMAL A PUROHIT
645	CA/607/2019	26/06/2019	SPECIAL LAND ACQUISITION OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL JAYANTIBHAI ZAVERBHAI,PROJECT OFFICER	NOTICE SERVED,MR VIMAL A PUROHIT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
646	CA/608/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	RAMESHBHAI BHIKHABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
647	CA/609/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	DAHYABHAI DULABHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
648	CA/610/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	UMARJI ISMAIL MOHAMMAD,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,RULE SERVED,DS AFF.NOT FILED (R),HIRAL P PRAJAPATI
649	CA/611/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	YAKUBBBHAI VALIBHAI SULEMAN PATEL,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
650	CA/612/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	KANUBHAI MANILAL PATEL,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,NOTICE SERVED,HIRAL P PRAJAPATI
651	CA/613/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	MUSTAKBHAI ALI IBRAHIM,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,NOTICE SERVED,HIRAL P PRAJAPATI
652	CA/614/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	MUSTAKBHAI ALI IBRAHIM,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,NOTICE SERVED,HIRAL P PRAJAPATI
653	CA/615/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	DAHIBEN UKABHAI BHARWAD,THE SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,NOTICE SERVED,HIRAL P PRAJAPATI
654	CA/616/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	DHIRAJLAL TRIBHUVANBHAI PATEL,THE SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
655	CA/617/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	SACHINBHAI DINESHBHAI PATEL,KASMIRABEN D/O RAMILABEN DINESHBHAI,SHITALBEN D/O RAMILABEN DINESHBHAI,THE SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
656	CA/618/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	THAKORBHAI DHANJIBHAI PATEL,THE SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
657	CA/619/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	RANCHHODBHAI BHAVANBHAI PATEL,THE SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
658	CA/620/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	JAYANTIBHAI LALLUBHAI TRIKAMBHAI GOHIL,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,UNSERVED EXPIRED (R),HIRAL P PRAJAPATI
659	CA/621/2019	08/04/2019	CHAMPABEN SHAKARABHAI KACHARABHAI PRAJAPATI,	MR JIGAR P RAVAL	TARUNBHAI SHANTRAMBHAI,GAURAVBHAI SHANTRAMBAHI,MRUNALBHAI SHANTRAMBHAI,SHAKARABHAI KACHARABHAI PRAJAPATI,RAJENDRAKUMAR@RAJESHBHAI SHAKARABHAI PRAJAPATI,CHANDRIKABEN SHAKARABHA PRAJAPATI,JYOTSANABEN SHAKARABHAI PRAJAPATI,SANGITABEN SHAKARABHAI PRAJAPATI	,MS TRUSHA K PATEL
660	CA/622/2019	08/04/2019	SHAKARABHAI KACHARBHAI PRAJAPATI,RAJENDRAKUMAR @ RAJESHBHAI SHAKARBHAI PRAJAPTI	MR JIGAR P RAVAL	TARUNBHAI SHANTRAMBHAI,GAURAVBHAI SHANTRAMBAI,MRUNALBAHI SHANTRAMBHAI,CHAMPABEN SHAKRABHAI PRAJAPTI,CHANDRIKABEN SHAKARABAHI PRAJAPATI,JYOTSANABEN SHAKARABHAI PRAJAPATI,SANGITABEN SHAKARABAHI PRAJAPTI,MANOJBHAI SHAKARABAH PRAJAPATI	,MS TRUSHA K PATEL

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661	CA/623/2019	24/06/2019	KRISHNABEN SHAILESHBHAI CHUDASAMA,MINOR VANSH SHAILESHBHAI CHUDASAMA,MINOR ANGLE SHAILESHBHAI CHUDASAMA,RANJITBHAI VALLABHDAS CHUDASAMA,LEELABEN RANJITBHAI CHUDASAMA	MR.HIREN M MODI	SHREE NILKAMAL CO OP HOSUING SOC LTD,MAYURBHAI RANJITBHAI CHUDASAMA	NOTICE SERVED
662	CA/624/2019	03/04/2019	GUJARAT MEDICAL EDUCATION AND RESEARCH SOCIETY,GUJARAT MEDICAL EDUCATION AND RESEARCH SOCIETY,GUJARAT MEDICAL EDUCATION AND RESEARCH SOCIETY MEDICAL COLLEGE	MR DHAWAN M JAYSWAL	DINESH THAKUR,STATE OF GUJARAT,MEDICAL COUNCIL OF INDIA	,PARTY IN PERSON
663	CA/626/2019	25/02/2020	ORIENTAL INSURANCE COMPANY LTD,	MR HARDIK P MEHTA	RAJUBHAI SUKABHAI GAMIT,JAYESHBHAI RATNABHAI GAMIT,RAMABHAI BABLABHAI GAMIT	NOTICE SERVED,MR.HIREN M MODI
664	CA/627/2019	25/02/2020	ORIENTAL INSURANCE COMPANY LTD,	MR HARDIK P MEHTA	PARBHUBHAI SUKABHAI GAMIT,JAYESHBHAI RATNABHAI GAMIT,RAMABHAI BABLABHAI GAMIT	NOTICE SERVED,MR.HIREN M MODI
665	CA/629/2019	17/06/2019	BABULAL SHANTILAL MEHTA,JAYANTILAL PURANDAS MESHVANI,JAIPRAKASH BHAISHANKAR PANDYA	MR NIRAV C SANGHAVI	STATE OF GUJARAT,HIGH COURT OF GUJARAT,DISTRICT COURT,R V PANDYA,N B MEGHNATHI,K L SINGHAL,B R JOSHI	GOVERNMENT PLEADER,RULE SERVED,MR GM JOSHI,LAW OFFICER BRANCH
666	CA/630/2019	25/02/2020	ORIENTAL INSURANCE COMPANY LTD,	MR HARDIK P MEHTA	JAYESHBHAI RATNABHAI GAMIT,RAMABHAI BABLABHAI GAMIT	NOTICE SERVED,MR.HIREN M MODI
667	CA/631/2019	22/08/2019	ICICI LIMBARD GENERAL IINSURANCE CO LTD,	MR TANMAY B KARIA	SOMABHAI VALABHAI MAVADIYA,SANJAYBHAI KARABHAI PARMAR,LAKHABHAI BHURABHAI RABARI,DHIRUBHAI GOVINDBHAI MAVADIYA	NOTICE SERVED BY DS
668	CA/634/2019	10/06/2019	RAJUBEN D/O RAMJIBHAI GADHVI,	MR SAVAN N PANDYA	DEVUBHA SAJANBHA GADHVI,	RULE SERVED
669	CA/635/2019	05/04/2019	PATEL DEVENDRABHAI JAISINGHBHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,REVABEN JAISINGHBHAI PATEL	
670	CA/636/2019	16/01/2020	CHANDRAKANT PARASHARAM GAVIT,SHANTABEN CHANDRAKANT GAVIT	MR.HIREN M MODI	CHANDRAKANT SITARAM PATEL,BILAL JUMABHAI SHAIKH,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,UNSERVED EXPIRED (N),MR PALAK H THAKKAR
671	CA/637/2019	24/06/2019	YAGNESHBHAI INDRAVADAN DHEBAR,	MR.KARNA H DHOMSE	GUJARAT STATE ROAD TRANSPORT CORPORATION,KANTIBHAI SAMARJIBHAI BHAMBHI	NOTICE SERVED
672	CA/638/2019	28/08/2019	LEGAL HEIRS OF THAKOREBHAI MANCHABHAI,JASHWANTIBEN WIDOW OF THAKOREBHAI MANCHABHAI,KRUTIKABEN THAKOREBHAI PATEL,ANKUR THAKOREBHAI PATEL	NIRALI Y OZA	MUKESHCHANDRA BALWANTRAY ROTLIWALA,SHARDABEN MUKESHCHANDRA ROTLIWALA,JASWANTIBEN BALWANTRAM ROTLIWALA,BALWANTRAY BALLUBHAI ROTLIWALA,SATISHCHANDRA BALWANTRAY ROOTLIWALA,RITABEN SATISHCHANDRA ROTLIWALA,POONAMCHANDRA MAGANLAL,BHARATKUMAR POONAMCHANDRA,NARESHCHANDRA POONAMCHANDRA,RAJENDRA POONAMCHANDRA,BABUBHAI NATHUBHAI DHANAWALA,JAYANTIBHAI NATHUBHAI DHANAWALA,LEGAL HEIRS OF CHIMANBHAI NATHUBHAI DHANAWALA,SURAT MUNICIPAL CORPORATION,SURAT URBAN DEVELOPEMENT AUTHORITY,PUSHPABEN WIDOW OF CHIMANBHAI NATHUBHAI	,SERVED BY PUBLICATION IN NEWS

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673	CA/639/2019	28/08/2019	LEGAL HEIRS OF THAKOREBHAI MANCHABHAI,JASHWANTIBEN WD/O OF THAKOREBHAI MANCHABHAI,KRUTIKABEN THAKOREBHAI PATEL,ANKUR THAKOREBHAI PATEL	,NIRALI Y OZA	JAYANTILAL GOKALDAS,bharat silk weaving factory,BABUBHAI NATHUBHAI DHANAWALA,JAYANTIBAHI NATHUBHAI DHANAWALA,L/H OF CHIMANBHAI NATHUBHAI DHANAWALA,PUSHPABEN WD/O OF CHIMANBHAI NATHUBAHI,SURAT MUNICIPAL CORPORATION,SURAT URBAN DEVELOPEMENT AUTHORITY	,SERVED BY PUBLICATION IN NEWS
674	CA/640/2019	28/08/2019	LEGAL HEIRS OF THAKOREBHAI MANCHABHAI,JASHWANTIBEN WD/O OF THAKOREBHAI MANCHABHAI,KRUTIKABEN THAKOREBHAI PATEL,ANKUR THAKOREBHAI PATEL	NIRALI Y OZA	DEEPAKKUMAR RATILAL KINKHABWALA,HARISHCHANDRA PUNAMCHAND MASHRUWALA,URMILABEN VENILAL,JESHVANTIBEN KANTILAL,MADHUKANTA RAJNIKANT BHAISHA,DHRUVIBEN PRADIPKUMAR VAKHARIYA,JAYSHREEBEN PRADIPKUMAR VAKHARIYA,JAYABEN CHANDRAKANT RESHAMWALA,NARESHKUMAR MOHANLAL,HAKUMATRAY MOHANLAL,JAGDISHCHANDRA SANMUKHLAL BHUTWALA,BABUBHAI NATHUBHAI DHANAWALA,JAYANTIBHAI NATHUBHAI DHANAWALA,LEGAL HEIRS OF CHIMANBHAI NATHUBHAI DHANAWALA,PUSHPABEN WIDOW OF CHIMANBHAI NATHUBAHI,SURAT MUNICIPAL CORPORATION,SURAT URBAN DEVELOPMENT AUTHORITY,VAJDAS PUNAMCHANDRA MUSHROOWALA,KISHORE PUNAMCHANDRA MUSHROOWALA	,SERVED BY PUBLICATION IN NEWS
675	CA/641/2019	28/08/2019	LEGAL HEIRS OF THAKOREBHAI MANCHABHAI,JASHWANTIBEN WD/O OF THAKOREBHAI MANCHABHA,KRUTIKABEN THAKOREBHAI PATEL,ANKUR THAKOREBHAI PATEL	,NIRALI Y OZA	SAROJBEN YOGESHKUMAR,Jeshvantlal Champaklal Singapuri,JAYABEN JASHVANTLAL SINGAPURI,RAMESHBHAI MOHANLAL TAGARIYA,LEGAL HERIS OF DHANGARIIBEN MOHANLAL,KAUSHAL RAMESHCHANDRA,PRABHAVATIBEN ROHITKUMAR,HASUMATIBEN PRAKASHCHANDRA KADIWALA,PRAKASHCHANDRA ISHWARLAL KADIWALA,SANJAYKUMAR PRABHULAL SINGAPURI,RAJESHKUMAR SHAMBHULAL SINGAPURI,NARESHBHAI SHAMBHULAL SINGAPURI,MUKESHCHAND SHAMBHULAL SINGAPURI,PRAVINBHAI SHAMBHULAL SINGAPURI,BHUPENDRABHAI SHAMBHUBHAI SINGAPURI,MEENAKSHIBEN BHUPENDRABHAI,BABUBHIA NATHUBHAI DHANAWALA,JAYANTIBAHI NATHUBHAI DHANAWALA,L/H OF CHIMANBHAI NATHUBHAI DHANAWALA,PUSHPABEN WD/O OF CHIMANBHAI NATHUBAHI,SURAT MUNICIPAL CORPORATION,SURAT URBAN DEVELOPEMENT AUTHORITY	,SERVED BY PUBLICATION IN NEWS
676	CA/643/2019	07/05/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,GUJARAT WATER SUPPLY AND SEWERAGE BOARD	MR DG CHAUHAN,RONAK D CHAUHAN	DANAJI SONAJI PAN,STATE OF GUJARAT	RULE SERVED
677	CA/644/2019	29/07/2019	SAJEDA WD/O ARIFIQBAL NURAHMED GITELI,MINOR SAMIRA ARIFIQBAL GITELI THROUGH MOTHER SAJEDA WD/O ARIFIQBAL NURAHMED GITELI,MINOR IBRAHIM ARIFIQBAL GITELI THROUGH MOTHER SAJEDA WD/O ARIFIQBAL NURAHMED GITELI,NURAHMED HUSSAIN GITELI,JOHRABIBI NURAHMED GITELI	MR VA MANSURI	PREMCHAND SHYAMLAL BRAHMIN,JAGDISHSHARAN DESHRAJSINH,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,SHAUKAT YAKUB BHANA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR TANMAY B KARIA,MR P P LAKHANI
678	CA/646/2019	07/05/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,EXECUTIVE ENGINEER	MR DG CHAUHAN,RONAK D CHAUHAN	USMANBHAI SADIKBHAI PARMAR,STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	RULE SERVED

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679	CA/647/2019	24/06/2019	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	LALSINGHBHAI BODHIYABHAI RATHWA,RAMESHBHAI VAJUBHAI RATHWA,TARJUBHAI BHAGATBHAI ALIAS BHAGALABHAI RATHWA	,NOTICE SERVED,MR.HIREN M MODI
680	CA/648/2019	22/07/2019	DISTRICT PRIMARY EDUCATION OFFICER,PRINCIPAL	,GIRISH K PATEL	SAVITABEN BHAGWANJIBHAI RABARA,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,VYOM H SHAH
681	CA/649/2019	24/06/2019	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	VIRSINGBHAI JANDUBHAI RATHWA,RAMESHBHAI VAJUBHAI RATHWA,TARJUBHAI BHAGATBHAI ALIAS BHAGALABHAI RATHWA	,NOTICE SERVED,MR.HIREN M MODI
682	CA/650/2019	22/07/2019	DISTRICT PRIMARY EDUCATION OFFICER,	GIRISH K PATEL	SAVITABEN BHAGWANJIBHAI RABARA,DISTRICT EDUCATION OFFICER	RULE SERVED,VYOM H SHAH
683	CA/651/2019	17/01/2020	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	RAMKUDIBEN LALSINGBHAI RATHWA,RAMESHBHAI VAJUBHAI RATHWA,TARJUBHAI BHAGATBHAI ALIAS BHAGALABHAI RATHWA	NOTICE NOT RECD BACK,NOTICE SERVED,MR.HIREN M MODI
684	CA/653/2019	24/06/2019	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	SAMALI ALIAS CHAMALI JANDUBHAI RATHWA,RAMESHBHAI VAJUBHAI RATHWA,TARJUBHAI BHAGATBHAI ALIAS BHAGALABHAI RATHWA	,NOTICE SERVED,MR.HIREN M MODI
685	CA/654/2019	24/06/2019	NEW INDIA ASSURANCE CO LTD,	MR RAJNI H MEHTA	NAJALABHAI ASLABHAI RATHWA,RAMESHBHAI VAJUBHAI RATHWA,TARJUBHAI BHAGATBHAI ALIAS BHAGALABHAI RATHWA	NOTICE NOT RECD BACK,NOTICE SERVED,MR.HIREN M MODI
686	CA/655/2019	16/07/2019	GUJARAT STATE ELECTRICITY CORPORATION LTD,	MR MANISH J SHAH	THE COMMISSIONER OF INCOME TAX I,	RULE SERVED BY DS
687	CA/656/2019	08/08/2019	YUSUFKHAN AAIYUBKHAN PATHAN,	(CHETANKUMAR K SHAH)	IQBAL ABDUL RAHEMAN MANSURI,IFFCO TOKIO INSURANCE CO. LTD	NOTICE SERVED
688	CA/657/2019	24/06/2019	GOPALBHAI DAHYABHAI BHARVAD,MINOR HIMANSU GOPALBHAI BAHRVAD,MINOR PRIYANSI GOPALBHAI BHARVAD	(CHETANKUMAR K SHAH)	SALIMKHAN MURTUJKHAN PATHAN,IFFCO TOKIO GENERAL INSURANCE CO. LTD.	NOTICE SERVED,MR PALAK H THAKKAR
689	CA/659/2019	17/07/2019	MANILAL SHABRUBHAI BARIYA,KANTABEN MANILAL BARIYA	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	KHENGER K. BHARWAD,UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,(MR MAULIK J SHELAT)
690	CA/660/2019	17/07/2019	PRATAP @ PRAKASH MUKAM BUDERIYA (MUNDAL),	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	ARVINDBHAI @ JAGDISHBHAI MANUBHAI PRAJAPATI,SURESHBHAI SHANABHAI PANCHAL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	NOTICE SERVED,MR ANKIT SHAH
691	CA/661/2019	02/08/2019	KANTABEN UMEDBAHI GOHEL,PARULBEN UMEDBHAI GOHEL,JAYDEEP UMEDBHAI GOHEL,JIGNESH UMEDBHAI GOHEL,SHANTILAL GULABSINH GOHEL,MANJULABEN SHANTILAL GOHEL	MR R G DWIVEDI	ASHOKBHAI CHANDUBAHI PATEL,MALEK KARIMUDDIN BASIRUDDIN,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.	MR DIVYESH SEJPAL,MS VIDHI J BHATT
692	CA/662/2019	09/04/2019	PATEL KANTILAL NARAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER JUNAGADH IRRIGATION SCHEME DIVISION	
693	CA/663/2019	05/04/2019	PATEL MAHENDRABHAI HARIBHAI,PATEL DEVENDRABHAI JAISINGHBHAI,PATEL NARENDRABHAI BHAI BABULAL	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,PATEL REVABEN JAISINGHBHAI	
694	CA/665/2019	05/07/2019	THE MODERN CONSTRUCTION COMPANY,	MR MANAV A MEHTA	THE MUNICIPAL CORPORATION SURAT,	MR CJ VIN
695	CA/666/2019	03/04/2019	PATEL KAUSHIKBHAI KIRITBHAI,	MR PREMAL S RACHH	PATEL NILAMBEN D/O BHULABHAI DAHYABHAI,	
696	CA/668/2019	27/06/2019	STATE OF GUJARAT THRU. CHIEF COMMISSIONER OF STATE TAX,	GOVERNMENT PLEADER	DIFFERENT SOLUTION MARKETING PVT. LTD.,	RULE SERVED
697	CA/669/2019	27/06/2019	STATE OF GUJARAT THRU. CHIEF COMMISSIONER OF STATE TAX,	GOVERNMENT PLEADER	DIFFERENT SOLUTION MARKETING PVT. LTD.,	MR DIPAN DESAI
698	CA/670/2019	08/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	KALAMANDIR JEWELLERS PVT. LTD.,	RULE SERVED BY DS
699	CA/671/2019	04/04/2019	BHARATKUMAR MACHARAM KHATRI,	MR VIMAL A PUROHIT	STATE OF GUJARAT,COLLECTOR, NAVSARI,CHIEF OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
700	CA/672/2019	20/06/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIKARAM KHODABHAI CHAUHAN,KOTDA SANGANI GRAM PANCHAYAT,TALUKA DEVELOPMENT OFFICER	RULE SERVED,MR HS MUNSHAW,MR JK PARMAR
701	CA/673/2019	10/04/2019	DAXABEN JAGDISHBHAI PATEL,	MR NK MAJMUDAR	MARZBAN NADIRSHA BARIYA,NOSHIR BAHERAMSHA BADHNI,DHANJISHA NADARSHA AWARI,JIMI GAIYOMARD DANDIWALA	
702	CA/674/2019	24/06/2019	GIRISHBHAI HARIBHAI DODIYA,	NISHIT A BHALODI	KALPESHKUMAR VITTHALBHAI PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION LTD	NOTICE SERVED
703	CA/675/2019	24/07/2019	BAJAJ ALLAINCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JASHI @ JASHODABEN RAMABHAI CHUNARA,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,LH OF DECD VIPINBHAI BHUPENDRA PATEL,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
704	CA/676/2019	10/04/2019	PATEL KANTIBHAI BHULABHAI,	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
705	CA/677/2019	25/02/2020	SACHINBHAI ARUNBHAI DUSANE (SONI),	MR.HIREN M MODI	KISHORSINGH RAMDEVSINGH PADHERIYA,CHETANBHAI VASUDEV SHIRBHATE,THE UNITED INDIA INSURANCE CO. LTD,SATTARBHAI ABBASBHAI SAIYED,SARFARAJ SATTARBHAI ABBASBHAI SAYED,THE NATIONAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR. ALKESH N SHAH
706	CA/678/2019	24/06/2019	SUNANDABEN GOKULBHAI PATIL,YOGESH GOKULBHAI PATIL,PRIYANKA GOKULBHAI PATIL,MINOR RAHUL GOKULBHAI PATIL	MR.HIREN M MODI	SHAIKH MUSLIM SHAIKH AJIZ,MOBIN HANIF SAIYAD,THE RELIANCE GENERAL INSURANCE CO. LTD	NOTICE SERVED
707	CA/679/2019	24/06/2019	JITENDRASINH CHANDRASINH KATHWADIA,	MR.HIREN M MODI	AJITKUMAR MANUBHAI CHAVDA,PRABHATSINH NAARSINH SOLANKI,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED,MS KARUNA V RAHEVAR
708	CA/681/2019	17/07/2019	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	MAHENDRABHAI DEVABHAI CHAUHAN,DASRATHSINH J DABHI,BHATIYA KIRANBHAI MOHANBHAI	NOTICE SERVED,MR VISHAL C MEHTA
709	CA/684/2019	24/06/2019	SHARDABEN MANILAL PATEL,VIKASKUMAR MANILAL PATEL,MITALBEN MANILA PATEL	MR MAKBUL I MANSURI	VINODCHANDRA AADITRAM PANDYA,NATIONAL INSURANCE COMPANY LIMITED	NOTICE SERVED
710	CA/685/2019	24/07/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RAVJIBHAI BHATHIBHAI CHAUHAN,MINOR MANOJKUMAR RAVJIBHAI CHAUHAN,MINOR HITESHKUMAR RAVJIBHAI CHAUHAN,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR GC MAZMUDAR,MR HG MAZMUDAR
711	CA/686/2019	24/06/2019	BAJAJ ALLAINCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RANCHODBHAI SHANABHAI SOLANKI,MAFATBHAI RANCHODBHAI SOLANKI,RATANBHAI RANCHODBHAI SOLANKI,MANGALBHAI RANCHODBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
712	CA/687/2019	17/07/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PRATAPBHAI PUNABHAI SOLANKI,KAILASHBEN PRATAPBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	NOTICE SERVED,DECEASED LITIGANT,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
713	CA/688/2019	17/07/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RAMSING MAGANSING PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
714	CA/689/2019	24/06/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	AMRATBEN RAMANBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,LH OF DECD VIPINBHAI BHUPENDRA PATEL,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
715	CA/690/2019	24/06/2019	BAJAJ ALLAINCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	JASHODA @ JASIBEN RAMABHAI CHUNARA,MINOR PUSHPABEN RAMABHAI CHUNARA,MINOR LALITABEN RAMABHAI PARMAR,MINOR SAJJANBEN RAMBHAI PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,LH OF DECD VIPINBHAI BHUPENDRA PATEL,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
716	CA/691/2019	22/08/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BHAVNABEN RAMABHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	NOTICE SERVED,DECEASED LITIGANT,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
717	CA/692/2019	24/06/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KASHIBEN BHIKHABHAI PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	NOTICE NOT RECD BACK,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
718	CA/693/2019	24/06/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MINABEN SHANABHAI PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
719	CA/694/2019	17/07/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	ISHWARBHAI RAVJIBHAI PARMAR-DELETED,MAYABEN ISHWARBHAI PARMAR,MINOR SANGITABEN ISHWARBHAI PARMAR,MINOR KOTAL ISHWARBHAI PARMAR,MINOR HITESH ISHWARBHAI PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
720	CA/695/2019	17/07/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BHAGVANBHAI PUNABHAI SOLANKI,CHAMPABEN BHAGVANBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
721	CA/696/2019	17/07/2019	BAJAJ ALLAINCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LILABEN NAGINBHAI SOLANKI,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	NOTICE SERVED,DECEASED LITIGANT,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
722	CA/697/2019	24/06/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	REVABEN RAVJIBHAI PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
723	CA/698/2019	24/06/2019	BAJAJ ALLAINCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PRABHATBHAI SHANABHAI PARMAR,MINOR DILIPKUMAR PRABHATBHAI PARMAR,MINOR NIRUBEN PRABHATBHAI PARMAR,MINESHKUMAR MAHESHBHAI PATEL,BHUPENDRABHAI KISHORBHAI PATEL,VIPINBHAI BHUPENDRABHAI PATEL SINCE DIED,UNITED INDIA INSURANCE CO LTD,YOGESH VIPINBHAI PATEL,MANJULABEN VIPINBHAI PATEL	,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
724	CA/699/2019	04/04/2019	SENIOR AO (PENSION),CHAIRMAN	(MRS VD NANAVATI)	NARAIN JASHANMAL MENGHRAJANI,	MR P C CHAUDHARI
725	CA/700/2019	18/07/2019	CHAKI JAMAT A REGISTERED WAQF HAVING WAQF NO 178THRU ITS MUTAVALI CHAKI HAJI LATIF,	MALAV M MULANI	MANUBHAI JATASHANKAR BUDDHPATTI,	MR AR THACKER,SHIVANG A THACKER
726	CA/701/2019	19/06/2019	DHARMENDRA LAKSHMANBHAI PUROHIT,PADMINIBEN WD/O LAKSHMAN SEVARAM PUROHIT,RAJENDRABHAI LAKSHMAN PUROHIT,PRITIBEN RAKESHBHAI BORA,UPENDRA LAKSHMAN PUROHIT	MR KV SHELAT	RAVI KANAIYALAL PUROHIT,	MR NEERAJ J VASU
727	CA/702/2019	11/04/2019	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FOREST,CHIEF CONSERVATOR OF FOREST	,GOVERNMENT PLEADER	RAHUL AYDANBHAI VANK,	VYOM H SHAH
728	CA/703/2019	03/04/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VAJERAM RAMSANGBHAI JOSHI,GHUDIBEN VAJERAM JOSHI,PUNAMJI VADANJI THAKOR,SURESHKUMAR PRABHUDAS PATEL	
729	CA/704/2019	18/07/2019	COMMISSIONER OF CUSTOMS,	MR. PARTH H BHATT	BRIGHT SHIPTRANS PVT. LTD.,	MR HASIT DAVE
730	CA/705/2019	17/06/2019	THAKOR KAPURJI GODADJI,THAKOR SARDARJI BHIKHAJI	MR NK MAJMUDAR	THE SECRETARY (APPEALS),COLLECTOR, BANASKANTHA,ADDL. COLLECTOR(IRRIGATION),DEPUTY COLLECTOR,THAKOR AMTHAJI RADHUJI,THAKOR LAVJIJI RADHUJI,THAKOR PRATAPJI RADHUJI,THAKOR DARIYABEN RADHUJI,THAKOR SOMAJI NENAJI,THAKOR MOTIJI NENAJI,THAKOR RAMAJI SURSANGJI,THAKOR RESHAMBEN RADHUJI,THAKOR LILABEN RADHUJI,THAKOR KANKUBEN NENAJI,THAKOR SAMUBEN SARSANGJI,THAKOR KESHIBEN SURSANGJI,THAKOR BHIKHIBEN SURSANGJI,THAKOR LILABEN SURSANGJI,THAKOR LAXMIBEN SURSANGJI	DS AFF.NOT FILED (N)
731	CA/707/2019	17/07/2019	NEW INDIA ASSURANCE CO. LTD,	MR AJAY R MEHTA	HUSEN ISHABHAI JAMOTAR (KUNGADA),TOSIBRAZAK HUSENBHAI JAMOTAR (KUNGADA),AMAD HUSENBHAI JAMOTAR (KUNGADA),MUSHKAN HUSENBHAI JAMOTAR (KUNGADA),JUNVANSINH RAVJIBHAI DABHI,CARGO MOTORS PVT LTD,DEPO MANAGER	,NOTICE SERVED,MR MITESH L RANGRAS
732	CA/708/2019	07/08/2019	SHAILESHBHAI BABUBHAI CHAUDHARI,	NISHIT A BHALODI	RAMESHBHAI DEVJIBHAI RATHOD,IFFCO TOKIO GENERAL INSURANCE CO LTD	NOTICE SERVED
733	CA/709/2019	17/06/2019	THAKOR KAPURJI GODADJI,THAKOR SARDARJI BHIKHAJI	MR NK MAJMUDAR	THE SECRETARY (APPEALS),COLLECTOR, BANASKANTHA,ADDL. COLLECTOR(IRRIGATION),DEPUTY COLLECTOR,PRAJAPATI KANJIBHAI DALABAHI,PRAJAPATI SOMABHAI DALABAHI	RULE SERVED BY DS

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734	CA/710/2019	10/04/2019	SHRI MONARK EDUCATION TRUST,	MR VH DESAI	NATIONAL COUNCIL FOR TEACHER EDUCATION,NATIONAL COUNCIL FOR TEACHER EDUCATION	
735	CA/711/2019	24/07/2019	MEHULBHAI BABUBHAI GHODASRA,	MR RATHIN P RAVAL	PARIMAL PRAHLADRAI BANSAL,NEW INDIA ASSURANCE CO. LTD	NOTICE UNSERVED,MR AJAY R MEHTA
736	CA/714/2019	17/07/2019	SANJAY MULJIBHAI RATHOD,	MR. HEMAL SHAH	BACHUBHAI BABUBHAI RATHOD,THE NEW INDIA INSURANCE CO. LTD	NOTICE SERVED
737	CA/715/2019	02/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR GM JOSHI	MANGESH KHIMJI NAT,DHANJI KISHOR NAT,GULAB KISHOR NAT,DHARMENDRAGIRI NAVINGIRI GOSWAMI,OWNER OF S.T. BUS NO. GJ 18Y 2807	,NOTICE SERVED,NISHIT A BHALODI
738	CA/716/2019	17/07/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARVINDBHAI MAKABHAI ODKIYA,LABHUBEN ZHAVRBHAI MENIYA,RAMESHBHAI ZHAVERBHAI MENIYA,BHARATBHAI ZHAVERBHAI MENIYA	NOTICE SERVED,MR GAURANG K CHAUHAN
739	CA/717/2019	10/07/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ARVINDBHAI MAKABHAI ODKIYA,RANCHHODBHAI ARJANBHAI DHORIYA,GITABEN RANCHHODBHAI DHORIYA	NOTICE SERVED
740	CA/720/2019	02/08/2019	SHAILESHBHAI BHIKHABHAI KAYASTH,	NISHIT A BHALODI	MANHARLAL BHOGILAL KAYASTH,YOGESHKUMAR NARENDRARAO BANKER,NEW INDIA INSURANCE CO. LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
741	CA/721/2019	10/04/2019	VRUJDAS ALIAS VRUJLAL LADHABHAI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
742	CA/722/2019	10/04/2019	KANTILAL NARAN,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
743	CA/723/2019	10/04/2019	HARIDAS NARAN,KANTILAL NARAN	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
744	CA/724/2019	10/04/2019	PATEL VITTHALDAS KARMANBHAI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
745	CA/725/2019	10/04/2019	HARIDAS GANGDAS,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
746	CA/726/2019	10/04/2019	VRAJLAL ALIAS VRUJDAS GANGDAS,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
747	CA/727/2019	10/04/2019	PARSOTTAM GANGDAS,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
748	CA/728/2019	03/07/2019	MOLUBHAI VAJSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
749	CA/729/2019	10/04/2019	HEIRS OF DECEASED LAXMIDAS LALJI GODHANI, PARSOTAMBHAI LAXMIDAS GODHANI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	

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750	CA/730/2019	10/04/2019	HEIR OF DECD DEVJIBHAI LALJIBHAI GODHANI(MOHANBHAI DEVJIBHAI GODHANI DIED,VAJIBEN MOHANBHAI GODHANI,JIVANBHAI MOHANBHAI GODHANI,KUMANDAS MOHANBHAI GODHANI,PRAVINABEN MOHANBHAI GODHANI,RAMABEN MOHANBHAI GODHANI	,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
751	CA/731/2019	10/04/2019	HARIDAS GANGDAS,VRUJLAL GANGDAS	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
752	CA/732/2019	10/04/2019	HEIRS OF DECEASED PATEL KARMANBHAI THAKARSHIBHAI,NANDUBEN KARMANBHAI,MOHANBHAI KARMANBHAI,REVTIBEN KARMANBHAI,VIJYABEN KARMANBHAI,LABHUBEN KARMANBHAI,SAVITABEN KARMANBHAI,VITTHALBHAI KARMANBHAI	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
753	CA/733/2019	03/07/2019	SAMATBHAI MANSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
754	CA/734/2019	11/04/2019	CHAMPABEN THAKERSHIBHAI PRAJAPATI DAUGHTER OF MAGANBHAI PAMABHAI THRU POA THAKERSHIBAHI SHANKARBHAI,	MR SATYEN B RAWAL	LEGAL HEIRS AND REPRSENTATIVES OF DECEASED GANESHBHAI LAGHRABHAI PRAJAPATI,HIRABEN GANESHBHAI WIDOW OF GANESHBHAI,BALDEVBHAI GANESHBHAI PRAJAPATI,JAGDISHBHAI GANESHBHAI PRAJAPATI,RUKHIBEN GANESHBHAI BEING WIFE OF KALYANBHAI DHARMSHIBHAI,PRABHABEN GANESHBHAI BEIG WIFE OF KHODABHAI MAHADEVBHAI,JAYABEN GANESHBHAI BEING WIFE OF CHANDUBAHI MANJIBHAI,KANTABEN MAGANBHAI PRAJAPATI WIFE OF BATUKBHAI POPATBHAI PRAJAPATI,BHAGWATIBEN MAGANBHAI PRAJAPATI,DECEASED NABUBEN MAGANBHAI PRAJAPATI @NABUBEN WIFE OF CHANDULAL GHATLIYA THRU L/H AND LR/,VIJAY CHANDULAL,VIPUL CHANDULAL,L/H AND REPRESENTATIVES OF LATE SUSHILABEN MAGANBHAI PRAJAPATIS,RAKESHBHAI GAGJIBHAI,VIJAY GAGJIBHAI PRAJAPATI,RAMILABEN @ RAMABEN MAGANBHAI,BALDEVBHAI GANESHBHAI PRAJAPATI,PRAJAPATI JAYABEN CHANDULAL	,UNSERVED EXPIRED (R),MS ARCHANA P PATEL
755	CA/735/2019	14/02/2020	ISRAL ISUBBHAI BELIM,	A N KADRI,DARSHIT R BRAHMBHATT	GARSINHRAM SANVANTRAM NEHAR,BALVIRSINH SHERSINH,NATIONAL INSURANCE CO. LTD,IRSAD ABDULMUNAF SHAIKH,MAHHAMADHUSEN AHMEDBHAI BELIM,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MR VC THOMAS
756	CA/736/2019	13/03/2020	LEGAL HEIRS OF DECEASED NATVARLAL MOHANLAL KACHHELA,PUSHPABEN NATVARLAL KACHHELA,SEJALBEN NATAVARLAL KACHHELA,DIPABEN NATVARLAL KACHHELA,NIKUNJ NATVARLAL KACHHELA,NIKHIL NATVARLAL KACHHELA,MOHANLAL LALJIBHAI KACHHELA,MANCHHABEN MOHANLAL KACHHELA	JENIL M SHAH	HAMIRBHAI BHIMSHIBHAI,ASHOKBHAI KARABHAI KARMUR,FUTURE GENERAL INSURANCE CO LTD	RULE SERVED,UNSERVED EXPIRED (R),MR CHIRAYU A MEHTA
757	CA/737/2019	22/07/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA	KIRITKUMAR KANTILAL VAGHELA,AMRUTBHAI CHIMANLAL VAGHELA,TARABEN AMRUTLAL VAGHELA,LILABHAI GAGABHAI BAPODARA,CHETANBHAI SOMABHAI GURJAR	NOTICE SERVED,MR.MANAN BHATT
758	CA/740/2019	20/01/2020	ALIMAMAD OSMAN RAYMA(RAVANI),	MR. HEMAL SHAH	NURMAMAD KADARALI SAIYAD,HDFC CHUBB GENERAL INS. CO. LTD.,	NOTICE UNSERVED,MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
759	CA/741/2019	11/06/2019	UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	HASANABEN ISAKBHAI DHUKKA (MOMIN),MAHAMMADBHAI ISAKBHAI DHUKKA(MOMIN),SAKIRBHAI ISAKBHAI DHUKKA(MOMIN),UJARABEN ISAKBHAI DHUKKA(MOMIN),ISMAILBHAI VALIBHAI DHUKKA(MOMIN),DILIP GURMARAM JAT(CHAUDHARY),CHHATTUSING SAVAISING SHEKHAVAT,RUKSANABEN ISAKBHAI ISMAILBHAI DHUKKA(MOMIN)(DELETED)	,RULE SERVED,MR. YOGENDRA THAKORE
760	CA/742/2019	11/06/2019	UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	HASANABEN ISAKBHAI DHUKKA (MOMIN),MAHAMMADBHAI ISAKBHAI DHUKKA(MOMIN),SAKIRBHAI ISAKBHAI DHUKKA(MOMIN),UJARABEN ISAKBHAI DHUKKA(MOMIN),DILIP GURMARAM JAT(CHAUDHARY),CHHATTUSING SAVAISING SHEKHAVAT,RUKSANABEN ISAKBHAI ISMAILBHAI DHUKKA(MOMIN)(DELETED) (DELETED)	,RULE SERVED,MR. YOGENDRA THAKORE
761	CA/743/2019	17/07/2019	DILIPBHAI VIRABHAI BHURIYA,	MR P C CHAUDHARI	PRIYANKA CONSTRUCTION PVT LTD ENGINEER AND CONTRACTOR,RAMSHUBHAI JEHABHAI PARMAR (CONTRACTOR),NEW INDIA INSURANCE LTD	NOTICE SERVED
762	CA/744/2019	22/08/2019	MASTER RANJIT SOMDEVBHAI VACHANI,	MR. HEMAL SHAH	JAYANTILAL RANCHODBHAI SAGPARIYA,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
763	CA/745/2019	28/08/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	PRUTHVIRAJSINH HIMMATSINH RAUJI,SUNILKUMAR M. PAVAR,HRIDAYNARAYAN TIWARI	RULE UNSERVED,MR.HIREN M MODI
764	CA/746/2019	26/06/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR	ISMAILBHIA MUSABHAI GHANCHI,DIPAKKUMAR DHANJIBHAI KHANJARIYA	NOTICE SERVED
765	CA/747/2019	26/06/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SHAILESHBHAI AMRABAHI PARMAR(CHAMAR),HANSABEN BHIKHABHAI CHAMAR (PARMAR),ALPESHBHAI BHIKHABHAI CHAMAR	NOTICE SERVED
766	CA/748/2019	03/07/2019	ANUBHAI VIRABHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
767	CA/749/2019	03/07/2019	VASABHAI NAGBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
768	CA/750/2019	03/07/2019	BHIKHUBHAI SURAGBHAI,BICHHUBHAI SURAGBHAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
769	CA/751/2019	22/10/2020	ORIENTAL INSURANCE COMPANY LTD,	MS AMI N BHATT	RAJESH MANUBHAI BRAHMBHATT,NIKHILKUMAR VINODBHAI ZATAKIA,DEVPRASAD DASJI KOTHARI,NEW INDIA INS CO LTD,UMESHBHAI NAGARBHAI PATEL,HITESHBHAI KANUBHAI PATEL,UNITED INDIA INS CO LTD,SURENDRABHAI SENLAL GUPTA	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR RATHIN P RAVAL,MR MOHSIN M HAKIM
770	CA/752/2019	03/07/2019	ARJANBHAI RAVATBHAI,UKABHAI RAVATBHAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
771	CA/753/2019	03/07/2019	DESHABHAI MANSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
772	CA/754/2019	03/07/2019	DADUBHAI VASTUBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
773	CA/755/2019	03/07/2019	VITHALBHAI LAKHMANBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
774	CA/756/2019	03/07/2019	NANJIBHAI MOHANBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
775	CA/757/2019	03/07/2019	NILESHBHAI BHIKHUBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
776	CA/758/2019	03/07/2019	VALKUBHAI VASTUBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
777	CA/759/2019	03/07/2019	ASHOKBHAI SHANTILAL,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
778	CA/760/2019	03/07/2019	DESABHAI MANSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
779	CA/761/2019	03/07/2019	MANJIBHAI KANJIBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
780	CA/762/2019	03/07/2019	BAHADURBHAI VASABHAI,DIPUBHAI VASABHAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
781	CA/763/2019	03/07/2019	VASTUBHAI VAJSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
782	CA/764/2019	03/07/2019	VASTUBHAI VAJSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
783	CA/765/2019	03/07/2019	VASTUBHAI VAJSURBHAI,	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
784	CA/766/2019	03/07/2019	HEIRS OF DECD BHUPATRAM MANISHANKAR BHATT,JAGDISHCHANDRA BHUPATRAM BHATT	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
785	CA/767/2019	15/04/2019	MANEKLAL MANSUKHLAL SINCE DECEASED THRU,RAJENDRAKUMAR MANEKLAL SHETH SINCE DECEASED,DECEASED SAUBHAGYALAXMI WIFE OF MANEKLAL MANSUKHLAL SHETH,RAJESH RAJENDRAKUMAR SHETH SANGHVI,SANJAY RAJENDRAKUMAR SHETH SANGHVI	,MS HETVI H SANCHETI	HEIRS OF DECEASED BANSILAL MANEKLAL PATEL,HEIRS OF MANILAL MAGANLAL THROUGH HEIRS OF DECEASD GOVINDLAL MANILAL,LEGAL HEIR OF DECEASED BHIKHABHAI SAKARCHAND VAHORVAD,BHARATBHAI BANSILAL PATEL,PRADIP BANSILAL PATEL,BABO @ GAURANG BANSILAL PATEL,MEERABEN BANSILAL PATEL,DEENABEN BANSILAL PATEL,DEEPIKABEN BANSILAL PATEL,DECEASED SUMTILAL GOVINDLAL,HEIRS DECEASED RAMANLAL GOVINDLAL MAHADEVIA,AMRISHBHAI SUMTIBHAI MAHADEVIA,SMITABEN SUMTIBHAI MAHADEVIA,HINABEN SUMATIBHAI MAHDEVIA,ALPABEN SUMATIHAI MAHADEVIA THROUGH GUARDIAN BHANUMATI SUMATIBHAI MAHADEVIA,BHANUMATI SUMATIBHAI MAHADEVIA,GIRJA RAMANLAL GOVINDLAL,PUSHABEN INDRAVADAN MEHTA D/O RAMANLAL GOVINDLAL,CHANDULAL BHIKHALAL	
786	CA/768/2019	26/04/2019	MAGANBHAI RAMANBHAI PATEL,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,RULE SERVED BY DS
787	CA/769/2019	26/04/2019	MANIBHAI FATABHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,RULE SERVED BY DS
788	CA/772/2019	03/05/2019	ANUPAM PATNI TRANSPORT CORPORATION,	MR SR YADAV,DEVANGI B SOLANKI	ANUPAM TRANSPORT CORPORATION,	MAUNIL G YAJNIK
789	CA/773/2019	26/04/2019	KABHBHAI PUNJABHAI THAKOR,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,RULE SERVED BY DS
790	CA/774/2019	26/04/2019	UDABHAI MOTIBHAI,	MR VIJAY N RAVAL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,RULE SERVED BY DS
791	CA/775/2019	08/04/2019	PRINCIPAL COMMISSIONER OF INCOME TAX,	MRS KALPANA K RAVAL	M/S BAYER VAPI PRIVATE LIMITED,	
792	CA/776/2019	20/08/2019	NAYNABEN HIMATBHAI RAVAL,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	STATE OF GUJARAT,REGISTRAR,VICE CHANCELLOR,PRINCIPAL SHANTILAL SHAH PHARMACY COLLEGE MANAGED,THE GUJARAT EDUCATIONAL INSTITUTIONS' SERVICES TRIBUNAL	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,C J GOGDA

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793	CA/777/2019	08/04/2019	PRADYUMANSINH NARVIRSINH SARVAIYA,	HARSHADKUMAR D PANCHAL	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER	
794	CA/778/2019	11/04/2019	JAMNAGAR MUNICIPAL CORPORATION THROU MUNICIPAL COMMISSIONER,	MR HS MUNSHAW	PINTU RAMESHBHAI PARMAR,	
795	CA/779/2019	19/06/2019	PARMAR GIRISHKUMAR ISHWARLAL,	HCLS COMMITTEE,MR PV PATADIYA	STATE OF GUJARAT,CIVIL HOSPITAL	RULE SERVED
796	CA/780/2019	20/01/2020	RAMESH GOVINDRAM PANJWANI,GITA RAMESH PANJWANI	MR MB GOHIL	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD,SURAJSINH PRATAPSINH RAJPUT,BHARATSINGH S/O JOGSINH BHAYAL,JAYDEV VENSIMAL CHATURANI	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
797	CA/781/2019	17/07/2019	PATEL HARIDAS NARAN,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
798	CA/782/2019	17/07/2019	PATEL PARSOTTAM GANGDAS,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
799	CA/783/2019	17/07/2019	BABU ARJAN,KANTILAL ARJAN	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
800	CA/784/2019	17/07/2019	HEIRS OF DECEASED HANSRAJ PABA VIPUL GOVIND HANSRAJ,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
801	CA/785/2019	17/07/2019	MATHUR KACHRA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
802	CA/786/2019	29/04/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION.,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,DEPUTY COLLECTOR (G.S.) (APPEALS),MAMLATDAR AND ALT, GANDHINAGAR,L/H OF MANSUKHLAL BECHARDAS SONI,L/H OF DECASED AMRUTLAL BECHARDAS SONI,ARVINDBHAI BECHARBHAI SONI,RASIKBHAI BECHARBHAI SONI,NANALAL BECHARBHAI SONI,L/H OF DECEASED NAVINBHAI PARSHOTTAMBHAI SONI,VINODBHAI DHARMCHAND SONI,MANGALBHAI AMBABHAI,NATVERBHAI AMBABHAI,BABUBHAI KAMABHAI VAGHELA,ISHWARBHAI KAMABHAI VAGHELA,DINESHBHAI KAMABHAI VAGHELA,SHAKRIBEN AMBABHAI PARMAR,SHANTABEN W/O GANGARAM PUNJABHAI,SAVITABEN D/O GANGARAM PUNJABHAI,VIMALABEN W/O KANUBHAI GANGARAM,MANISHA D/O KANUBHAI,SHILABEN D/O KANUBHAI,NILESHBHAI S/O KANUBHAI,GUNJAN S/O KANUBHAI,DINESHBHAI SOMABHAI PATEL,KAMLABEN WD/O MANSUKHBHAI BECHARDAS SONI,MAHENDRAKUMAR MANSUKHLAL SONI,ILABEN MANSUKHLAL SONI,BHARATKUMAR AMRUTLAL SONI,MAYURBHAIAMRUTLAL SONI,HANSABEN NAVINBHAI SONI,KARTIK NAVINBHAI SONI	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SK PATEL,MR MASOOM K SHAH

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803	CA/787/2019	29/08/2019	HEIRS OF DECEASED JASMAT DHANJI,SHANTABEN JASMAT,JAYSHRIBEN JASMAT,KRISHNABEN JASMAT,RAJESHBHAI JASMAT,MINTUBEN JASMAT	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
804	CA/788/2019	17/07/2019	VITHAL KANJI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
805	CA/789/2019	17/07/2019	PARSOTTAM HIRJI,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
806	CA/790/2019	11/07/2019	HEIRS OF DECEASED SATHWARA VALLABH BECHAR,RALIYABEN VALLABHABHAI,LAXMIBEN CHHAGANBHAI,VRAJLAL VALLABHABHAI,SAVITABEN JERAMBHAI,DIVALIBEN LAXMIDAS,LALJI VALLABHABHAI,DEVJI VALLABHABHAI,VITHAL VALLABHABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
807	CA/791/2019	25/07/2019	HEIRS OF DECEASED GORDHAN KARMAN,JYOTSNABEN GORDHANBHAI,MANSUKH GORDHANBHAI,CHAMPABEN GORDHANBHAI,RAMNIKBHAI GORDHANBHAI,SHANTIBHAI GORDHANBHAI,ARVINDBHAI GORDHANBHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
808	CA/792/2019	05/08/2019	AMRA DESA,	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
809	CA/793/2019	05/08/2019	HEIRS OF DECEASED UKA AMRA,AMARBEN UKABHAI,BALUBHAI UKABHAI,ARVINDBHAI UKABHAI,VIRUBEN UKABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
810	CA/794/2019	05/08/2019	HEIRS OF DECEASED HARIJAN MUNJA CHANA,GORABHAI MUNJABHAI,JETHIBEN MUNJABHAI,AMIBEN MUNJABHAI,NANDUBEN MUNJABHAI,PRABHABEN MUNJABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
811	CA/795/2019	20/01/2020	BHARATBHAI KALUBHAI PATOLIA,YOGITA BHARATBHAI PATOLIA,MINOR BHARGAV ALIAS DHARMIK BHARATBHAI PATOLIA	NISHIT A BHALODI	GHANSHYAM PALIVALA,BIPINSHARMA BHRILALJI,NEW INDIA ASSURANCE CO LTD,PATHAN ZAVIDKHAN ZAFARKHAN,UMEDSINH PANEHANSINH DODIYA	NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
812	CA/796/2019	17/07/2019	GUNIBEN HASMUKHBHAI SOLANKI,JAYDEEP HASMUKHBHAI SOLANKI,MINOR BHAVIN HASMUKHBHAI SOLANKI,LAKHUBEN NARANBHAI SOLANKI	NISHIT A BHALODI	PRATAPBHAI KESHARBHAI ZANKAT,ORIENTAL INSURANCE CO LTD	NOTICE SERVED
813	CA/797/2019	20/01/2020	SANJAYBHAI VISHNUBHAI DANTANI,	NISHIT A BHALODI	RAJESH JOITARAM PATEL,ICICI LOMBARD GEN INSURANCE CO LTD	UNSERVED EXPIRED (N),MR CHIRAYU A MEHTA
814	CA/798/2019	10/05/2019	STATE OF GUJARAT,COMMISSIONER OF SCHOOLS,DISTRICT EDUCATION OFFICER	,GOVERNMENT PLEADER	PATEL YAGNIK KUMAR CHIMANLAL,PRESIDENT, SHRI SADVICHAR TRUST,HEAD MASTER,	MR PS PATEL,MR. R.D.KINARIWALA
815	CA/799/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	IBRAHIMBHAI MOHAMMADBHAI UMARJI,USMAN ISHAQ MOHAMMAD,SAKHINABEN ISAQBHAI MOHAMMADBHAI,ABDULRAHIM ISAQ MOHAMMADBHAI,ISMAIL ISAQ MOHAMMADBHAI,NASIMA ISAQ MOHAMMAD,RUKHSNABEN ISAQ MOHAMMAD,HAJARABEN ISAQ MOHAMMAD,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,RULE SERVED,UNSERVED EXPIRED (R),HIRAL P PRAJAPATI
816	CA/800/2019	05/02/2020	TARACHAND BHOPATRAM AHIR,	RAHUL SHARMA	STATE OF GUJARAT,SENAPTI,MTO,ASSISTANT EXAMINER	NOTICE SERVED,NOTICE UNSERVED

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817	CA/801/2019	28/01/2020	ADDITIONAL GENERAL MANAGER BHARUCH DAHEJ RAILWAY CORPORATION LTD,	MR RAMNANDAN SINGH	NATVARBHAI MANIBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,RAILWAY DEVELOPMENT CORPORATION LTD	,MR AMIT N PATEL,HIRAL P PRAJAPATI
818	CA/802/2019	22/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	LAXMIBEN RAMJIBHAI BHANDERI,GITABEN RAMJIBHAI BHANDERI,NITESHBHAI RAMJIBHAI BHANDERI,SURESHBHAI MANIRAMBHAI AGRAVAT,NARANBHAI MULJIBHAI SONDARVA	NOTICE SERVED,HCLS COMMITTEE,MR NACHIKET D MEHTA
819	CA/803/2019	10/02/2020	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	MOHANBHAI RAVJIBHAI MADHANI,GAUTAMBHAI NARANBHAI SONDARVA,NARANBHAI MULJIBHAI SONDARVA,SURESHBHAI MANIRAMBHAI AGRAVAT	NOTICE NOT RECD BACK,NOTICE UNSERVED,HCLS COMMITTEE,MR NACHIKET D MEHTA
820	CA/804/2019	11/07/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	BHAVNABEN JENTIBHAI DOBARIYA,MINOR JINAL JENTIBHAI DOBARIYA,MINOR KRISH JENTIBHAI DOBARIYA,LABHUBEN DAMJIBHAI DOBARIYA,SURESHBHAI MANIRAMBHAI AGRAVAT,NARANBHAI MULJIBHAI SONDARVA	,NOTICE SERVED
821	CA/805/2019	11/07/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	DHARMENDRASINH SAMRATSINH VAGHELA,KISHORSINH DILUBHA RATHOD	NOTICE SERVED
822	CA/807/2019	12/04/2019	STATE OF GUJARAT,ADDL. CHIEF SECRETARY	GOVERNMENT PLEADER	MINABEN RAJENDRAKUMAR PAREKH,BAKUL DAYARAM DUDHREJIYA,SHAILESH MULJIBHAI MAJMUDAR,RAMESHBHAI JAYRAMBHAI DESAI,JILANMIYA MUSTUFAMIYA KURESHI,MAHENDRAKUMAR KALUJI WAGHELA,JYOTINDRA PRAMODRAY GAJJAR,GAJENDRASINH AMARSINH JADEJA,IRFAN YUSUFBHAI LALIWALA,ANTONY DAVID CHRISTIAN,JYOTSNABEN BHANABHAI SOLANKI,MAULIK BHUPENDRABHAI PATEL,HIMANSHUBHAI MAGANBHAI PATEL,RAMESHKUMAR DHAYABHAI MAKWANA,KISHOR BABUBHAI PATNI,DIPIKABEN DIPAKBHAI DAVE,SURSINH SOMABHAI SOLANKI,VANITABEN PANKAJKUMAR BHATT,DAXABEN LALUBHAI DESHMUKH,PRASHANT UMESHBHAI MEHTA,VIMLABEN KAMLESHBHAI DODIYA,RAJESH KRUSHNAVADAN JOSHI,ASHOK MANUBHAI PARMAR,BHECHARBHAI ATMARAM PATEL,HITESH RATILAL ANDHARIYA,BHAGYESH PRAFULCHANDRA PATEL,PRAMOD GANPAT MOHITE,ARUN NANJIBHAI KADIYA,GUJARAT PUBLIC SERVICE COMMISSION	,TANNA ASSOCIATES
823	CA/808/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	NILESH MANOJKUMAR SHETH,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
824	CA/809/2019	24/04/2019	RAI UNIVERSITY,,	MR UDAYAN P VYAS	T S MATHEW,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
825	CA/810/2019	24/04/2019	RAI UNIVERISTY,	MR UDAYAN P VYAS	SUNILKUMAR ASHOKLAL KEWALRAMANI,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
826	CA/811/2019	24/04/2019	RAI UNIVERSITY,,	MR UDAYAN P VYAS	KINTU RAJEEV PATEL,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
827	CA/812/2019	24/04/2019	RAI UNIVERSITY,,	MR UDAYAN P VYAS	VANRAJSINH MANUBHAI PARMAR,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,GOVERNMENT PLEADER,VISHAL S AWTANI,AISHVARYA
828	CA/813/2019	24/04/2019	RAI UNIVERISTY,	MR UDAYAN P VYAS	JAYESHKUMAR RAMJIBHAI GORI,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
829	CA/814/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	HETAL NARANBHAI VALA,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
830	CA/815/2019	24/04/2019	RAI UNIVERSITY,,	MR UDAYAN P VYAS	NEHA W/O JAYDEEP PATEL,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
831	CA/816/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	TWISA AJAY MEHTA,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSISON	,VISHAL S AWTANI,AISHVARYA
832	CA/817/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	VIJAYKUMAR GIRISHBHAI CHAUHAN,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
833	CA/818/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	NOELKUMAR ARVINDBHAI RAJNATH,STATE OF GUJARAT,NIVERSITY GRANT COMMISSION	,GOVERNMENT PLEADER,VISHAL S AWTANI,AISHVARYA
834	CA/819/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	DANESHWAR RAMKISHOR PANDEY,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
835	CA/820/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	NAVIN HANSRAJBHAI SAPARIYA,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
836	CA/821/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	STUTI VINODCHANDRA SHASTRI,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
837	CA/822/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	KEJAL CHINTAN VADZA,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
838	CA/823/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	DEEPAK HARSHADKUMAR BHATT,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
839	CA/824/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	MANISHA BRIJESHKUMAR DALWADI,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION,	
840	CA/825/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	NEHA BABUBHAI PATEL,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
841	CA/826/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	PRIYANK DIPAKKUMAR DOSHI,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
842	CA/827/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	VINCY JOSEPH,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
843	CA/828/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	MALTIBEN NATVARLAL DAVE,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
844	CA/829/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	CHIRAG HARSHADKUMAR BHATT,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
845	CA/830/2019	24/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	JAGRUTI SUNIT JOSHI,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
846	CA/831/2019	16/04/2019	DEEPAK KUMAR RAMLAL AMBABATIA,	MR PRABHAKAR UPADYAY	AIRPORT DIRECTOR,,M/S PHILIPSON CORPORATION,PRESIDING OFFICER,M/S GLOBAL AIRPORT AND GROUND SERVICES PVT. LTD	
847	CA/832/2019	22/11/2019	PATEL KANTABEN RAMABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
848	CA/833/2019	22/11/2019	PATEL KANTIBHAI SHANKERBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
849	CA/834/2019	22/11/2019	PATEL RAMESHBHAI GANGARAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
850	CA/835/2019	22/11/2019	PATEL KANTIBHAI KHODIDAS VIRCHANDBHAI SINCE DECD THROUGH HIS HEIRS,PATEL DIVABEN KANTIBHAI,PATEL MANUBHAI KANTIBHAI,PATEL SHAILESHBHAI KANTIBHAI,PATEL MANJULABEN KANTIBHAI,PATEL KAPILABEN KANTIBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
851	CA/836/2019	22/11/2019	PATEL BALCHANDBHAI ABHECHAND,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
852	CA/837/2019	22/11/2019	PATEL SHANKARBHAI AMBARAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
853	CA/838/2019	22/11/2019	PRAJAPATI PUNJIRAM AMTHARAM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
854	CA/839/2019	22/11/2019	PATEL PRAHLADBHAI NATHUDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
855	CA/840/2019	22/11/2019	PATEL SHAMBHUBHAI MOTIDAS SINCE DECD THROUGH HIS HEIRS,PATEL SHAKARIBEN SHAMBHUBHAI,PATEL PARESHKUMAR SHAMBHUBHAI,PATEL KALPNABEN SHAMBHUBHAI,PATEL PRAGNYABEN SHAMBHUBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
856	CA/841/2019	22/11/2019	PATEL MANGALBHAI SOMDAS SINCE DECD THROUGH HIS HEIRS,PATEL GAURIBEN WD/O PATEL MANGALBHAI SOMDAS,PATEL DAXABEN MANGALBHAI,PATEL BHAVNABEN MANGALBHAI,PATEL ASHABEN MANGALBHAI,PATEL ASHVINBHAI MANGALBHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
857	CA/842/2019	04/07/2019	TERSINH NAHARSINH @ NARSINH RATHWA,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	ARVINDBHAI @ JAGDISHBHAI MANUBHAI PRAJAPATI,SURESHBHAI SHANABHAI PANCHAL,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NOTICE SERVED,MR ANKIT SHAH
858	CA/843/2019	27/06/2019	HITESH BATUKBHAI BHATT,	MR NACHIKET A DAVE	LEENA PRAVINKUMAR RAWAL,	(MR SUDHANSHU S PATEL)
859	CA/844/2019	08/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LUHAR RAJABHAI NAGAJIBHAI,	RULE SERVED
860	CA/845/2019	29/08/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SOLANKI KAILASHBEN W/O DHARMENDRAISNH KANTISINH,SOLANKI SHAILESHBHAI DHARMENDRASINH,PRIYANKABEN SHAILESHBHAI SOLANKI,MITALBEN SHAILESHBHAI SOLANKI,SOLANKI KANTISINH RAGHASINH,SOLANKI SAVITABEN KANTISINH,MANAGER, ANKUR SEEDS PVT. LTD.,THE UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,UNSERVED EXPIRED (N)
861	CA/846/2019	29/08/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VAJESING RATNABHAI VADEL,MADANLAL NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT(JAIN),BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL	NOTICE NOT RECD BACK,NOTICE SERVED
862	CA/847/2019	29/08/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SOMABHAI KALUBHAI VADEL,MADANLAL NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT(JAIN),BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL	NOTICE NOT RECD BACK,NOTICE SERVED
863	CA/849/2019	11/07/2019	RELIANCE GENERAL INSURANCE C LTD,	MR RATHIN P RAVAL	BHIKHIBEN DALPATBHAI MAKWANA(CHAMAR),KALPESH DALPATBHAI,BHAVESH DALPATBHAI,MAMTABEN DALPATBHAI,MANOJBHAI GELABHAI ALIAS MANUBHAI GELABHAI	NOTICE SERVED
864	CA/850/2019	20/01/2020	ASHISH RAMANLAL MEHTA,	(MR PARESH M DARJI)	SURESH BHAURAV PATIL (DELETED),SOBHRAJ JAMNADAS,THE NEW INDIA ASSURANCE CO. LTD	,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
865	CA/852/2019	05/09/2019	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD MEHSANA,	MR VIBHUTI NANAVATI	PATEL ISHWARBHAI SHANKARBHAI,PATEL DIPAKKUMAR MAFATLAL,PATEL DIPAKKUMAR MAFATLAL,THAKOR PRAVINJI NAGJIJI	NOTICE SERVED,UNSERVED EXPIRED (N)
866	CA/853/2019	22/08/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GULAMRASUL SUBROTI ANSARI,RAISAHMAD MOHAMMAD ISRAIL SHAIKH,ZEBUNISHA RAISAHMAD SHAIKH	NOTICE SERVED,MR H M SHAH
867	CA/854/2019	11/07/2019	MAHESHBHAI JAYANTILAL PANDYA,	MR. KALRAV R PATEL,RAVINDRA R BHARAI	RAJENDRASINH A ZALA,THE UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED,MR P P LAKHANI
868	CA/855/2019	23/07/2019	NATIONAL INSURANCE CO LTD, GODHRA, DIST PANCHMAHALS,	MR VC THOMAS	DILIPKUMAR RATANLAL DALAL,ASHABEN DILIPKUMAR DALAL,HASMUKHBHAI AMARBHAI KORALI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
869	CA/856/2019	17/07/2019	PATEL JOITARAM DHANJIDAS,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GROUP GENERAL MANAGER	,MR. YOGENDRA THAKORE
870	CA/857/2019	31/07/2019	JAYDABIBI JAVIDMIYA MALEK,ISTIYAQMOHAMMAD JAVIDMIYA MALEK,SHANOFARBANU JAVIDMIYA MALEK,MAHITMOHAMMAD JAVIDMIYA MALEK	MR R G DWIVEDI	CHENARAM LAXMANRAM JAT,LIMKHARAM HARIKISHAN BISNOI,NATIONAL INSURANCE COMPANY LTD,MUSTAKALI BANDEALI SAYEED,CHOLAMANDALAM M.S GENERAL INSURANCE CO. LTD	NOTICE UNSERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
871	CA/858/2019	04/07/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	RAMESHBHAI CHIMANBHAI PARMAR,SHANTABEN RAMSINGBHAI BARIA,SHANTABEN @ BHAGTIBEN WIDOW OF VALSINGBHAI,RADHABEN VALSINGBHAI KOLI,ANILBHAI @ GOVINDBHAI VALSINGBHAI,VINODBHAI VALSINGBHAI,LALIBEN SHAKARABHAI KOLI PATEL	NOTICE SERVED
872	CA/860/2019	26/06/2019	SHREE ADARSH PRATHAMIK SHALA TRUST, RAJKOT THROUGH SECRETARY IRFANBHAI MAHAMAD SHARIF KURESHI,	MR RV DESHMUKH	STATE OF GUJARAT,GUJARAT SECONDARY AND HIGHER SECONDARY EDUCATION BOARD,DISTRICT EDUCATION OFFICER RAJKOT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
873	CA/861/2019	24/06/2019	PR. COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	M/S KADODARA POWER PVT LTD,	MS VAIBHAVI K PARIKH
874	CA/862/2019	13/06/2019	NOORJAHAN AHMEDJI JAORAWALA,ABDULRASHID AHMEDJI JAORAWALA,YASHIN AHMEDJI JAORAWALA,ASIF AHMEDJI JAOARAWALA	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	SAIYAD MUKHTYARHUSAIN KHILAFATHUSAIN BUKHARI,	MR JF MEHTA
875	CA/863/2019	24/04/2019	DIPAK NAVRANG MISTRY,	MR P P MAJMUDAR,MR. NISHIT P GANDHI	STATE OF GUJARAT,SPECIAL SECRETARY REVENUE DEPARTMENT (DISPUTES), (SSRD),DISTRICT COLLECTOR,SOMABHAI LIMJIBHAI PATEL (DECEASED)	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
876	CA/864/2019	09/01/2020	GLOBELA PHARMA PVT. LTD.,	MR D K TRIVEDI	JIGAR THAKKAR,	RULE SERVED
877	CA/865/2019	21/10/2019	REGIONAL DIRECTOR,	MR HEMANT S SHAH	APPAJI SECURITY SERVICES,	REFUSED SERVED (R)(70)
878	CA/866/2019	11/02/2020	FARUKBHAI SATTARBHAI KHADKHAD,	(CHETANKUMAR K SHAH)	VIJAYKUMAR RAMDEVPRASAD CHAURASIA,ABHAYKUMAR RAMDEVPRASAD CHAURASIA,NATIONAL INSURANCE CO LTD	NOTICE UNSERVED,MR VC THOMAS
879	CA/867/2019	16/07/2019	SUMITRABEN WD/O HARISHBHAI BHIKHABHAI JOSHI,DHAVALKUMAR HARISHBHAI JOSHI,MILINDKUMAR HARISHBHAI JOSHI,BHIKHALAL HARILAL JOSHI,NARMADABEN BHIKHALAL JOSHI	(MR PARESH M DARJI)	NARENDRASINH JAGATSINH CHAUHAN,INDIRABEN AMBALAL PATEL,UNITED INDIA INSURANCE CO LTD	(MR VASANT R BAROT),MR P P LAKHANI
880	CA/868/2019	11/04/2019	HEIR OF DECD DEVJIBHAI LALJIBHAI GODHANI(MOHANBHAI DEVJIBHAI GODHANI DIED,VAJIBEN MOHANBHAI GODHANI,JIVANBHAI MOHANBHAI GODHANI,KUMANDAS MOHANBHAI GODHANI,PRAVINABEN MOHANBHAI GODHANI,RAMABEN MOHANBHAI GODHANI	,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
881	CA/869/2019	11/04/2019	HEIR OF DECD DEVJIBHAI LALJIBHAI GODHANI(MOHANBHAI DEVJIBHAI GODHANI DIED,VAJIBEN MOHANBHAI GODHANI,JIVANBHAI MOHANBHAI GODHANI,KUMANDAS MOHANBHAI GODHANI,PRAVINABEN MOHANBHAI GODHANI,RAMABEN MOHANBHAI GODHANI	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
882	CA/871/2019	11/04/2019	HEIRS OF DECEASED LAXMIDAS LALJI GODHANI, PARSOTAMBHAI LAXMIDAS GODHANI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
883	CA/872/2019	11/04/2019	HEIRS OF DECEASED LAXMIDAS LALJI GODHANI, PARSOTAMBHAI LAXMIDAS GODHANI,	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	

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884	CA/873/2019	11/04/2019	HEIRS OF DECEASED PATEL KARMANBHAI THAKARSHIBHAI,NANDUBEN KARMANBHAI,MOHANBHAI KARMANBHAI,REVTIBEN KARMANBHAI,VIJYABEN KARMANBHAI,LABHUBEN KARMANBHAI,SAVITABEN KARMANBHAI,VITTHALBHAI KARMANBHAI	,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
885	CA/874/2019	11/04/2019	HEIRS OF DECEASED PATEL KARMANBHAI THAKARSHIBHAI,NANDUBEN KARMANBHAI,MOHANBHAI KARMANBHAI,REVTIBEN KARMANBHAI,VIJYABEN KARMANBHAI,LABHUBEN KARMANBHAI,SAVITABEN KARMANBHAI,VITTHALBHAI KARMANBHAI,VITTHALBHAI KARMANBHAI	MR SANJAY M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
886	CA/875/2019	30/07/2019	EXECUTIVE ENGINEER,	MR TANMAY B KARIA	BHARATSINH G RAJPUT,	MR P C CHAUDHARI
887	CA/876/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	LH OF DECD ZINABHAI NATHUBHAI,MAHESHKUMAR ZINABHAI,ASHOKKUMAR ZINABHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED,RAMILABEN ZINABHAI	,RULE SERVED,M R BHATT & CO.
888	CA/877/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	NANUBHAI CHHITABHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
889	CA/878/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MUSA YUSUF KAZI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
890	CA/879/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	LH OF DECD AAYSHABIBI WD/O IBRAHIM UMARJI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED,ZUBEDABIBI D/O IBRAHIM UMARJI PATEL,SALMABIBI D/O IBRAHIM UMARJI PATEL	,RULE SERVED
891	CA/880/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MOHANBHAI NARANBHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
892	CA/881/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RATANBEN WD/O RAJUBHAI NATHUBHAI,HARIBHAI RAMABHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
893	CA/882/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAHYIBEN WD/O BHIKHABHAI RATANJI,JIVANBHAI BHIKHABHAI,NANUBHAI BHIKHABHAI,NATVARBHAI BHIKHABHAI,MANJULABEN BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R),MR NACHIKET A DAVE
894	CA/883/2019	01/05/2019	HEMANSHU JAMNADAS DOMADIA,SUNITABEN JAMNADAS DOMADIA	MR AR GUPTA,ADITYA A GUPTA	AUTHORISED OFFICER,STATE OF GUJARAT THRU SECRETARY	DS AFF.NOT FILED (R)
895	CA/884/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	AAYSHABIBI ISMAIL ISHAQ,AMINABIBI ISMAIL ISHAQ,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,RULE UNSERVED
896	CA/885/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MUSAJI DAWOOD MAHMAD LOKHAT,ABDULLA DAWOOD MAHMAD LOKHAT,FATMA DAWOOD LOKHAT,AAYSHA DAWOOD SULEMAN,AMINA DAWOOD SULEMAN,KHATIJA DAWOOD SULEMAN,LH OF DECD MOHAMMED SAWOOD MAHMAD LOKHAT ISMAIL MAHMAD DAWOOD LOKHAT,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
897	CA/886/2019	06/08/2019	L AND T GENERAL INSURANCE COMPANY LTD ALSO KNOWN AS HDFC ERGO GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHAILESHKUMAR MANILAL PATEL,ARJAN PUNJAJI PRAJAPATI,NIRUBEN SURESHBHAI PRAJAPATI	NOTICE SERVED
898	CA/887/2019	07/08/2019	STATE OF GUJARAT THROU DEPUTY SECRETARY,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHULABHAI KALUBHAI PAGI,	UNSERVED EXPIRED (R)
899	CA/888/2019	12/06/2019	STATE OF GUJARAT THROU DEPUTY SECRETARY,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESARABHAI RATABHAI,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
900	CA/889/2019	03/07/2019	LH OF RATILAL MAKANJI,PATEL LILABEN RATILAL BHATT (DIED ON RECORD),RANJANBEN (KUNJAN) RATILAL BHATT (DIED ON RECORD),MAHESH RATILAL BHATT (DIED ON RECORD),BHANUBEN RATILAL BHATT (DIED ON RECORD),KUNDANBEN RATILAL BHATT,PRAVIN RATILAL BHATT (DIED ON RECORD),ATUL RATILAL BHATT (DIED ON RECORD),DHARMENDRAKUMAR VINODRAI,DHARMENDRAKUMAR VINODRAI,LALITKUMAR VINODRAI,REKHABEN VINODRAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
901	CA/891/2019	19/06/2019	HEIRS OF DECD SHAMLABHAI JIVABHAI,SHANTABEN SHAMLABHAI,KANUBHAI SHAMLABHAI,VINUBHAI SHAMLABHAI,JILUBHAI SHAMLABHAI,JAGUBHAI SHAMLABHAI,BALUBHAI SHAMLABHAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
902	CA/892/2019	22/08/2019	IFFCO TOKIO GENERAL INS CO LTD,	MS KIRTI S PATHAK	BHALAJI VAGHAJI THAKOR,AMARBEN BHALAJI THAKOR,HARBHAGVANSINGH BHADURSINGH,THE ORIENTAL INSURANCE CO. LTD,SAGALCHAND DEVIJI THAKOR	NOTICE SERVED,MR II SHAIKH (1240)
903	CA/893/2019	12/07/2019	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	DINESHBHAI UDESINH NAYAK,RUKHIBEN DINESHBHAI NAYAK,CHHATRASINH SHANKERBHAI BHAHOR,SHANKARBHAI MANSUKHBHAI BHABHOR	NOTICE SERVED,MR.HIREN M MODI
904	CA/894/2019	22/08/2019	ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MANJULABEN KANTIBHAI GAMIT,LUDHIYABEN KANTIBHAI GAMIT,ASTARBEN KANTIBHAI GAMIT,HANAKBHAI KANTIBHAI GAMIT,PUNIBEN CHHINDIYABHAI GAMIT,NOORMOHAMMAD JAMALBHAI MANSURI	UNSERVED EXPIRED (N),MR.HIREN M MODI
905	CA/895/2019	24/06/2019	NATIONAL TEXTILES CORPORATION LIMITED,	TANNA ASSOCIATES	VIMAL CONSTRUCTION,	RULE SERVED
906	CA/897/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	LH OF KANTILAL MANGALLAL BHAVSAR,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED,RASILABEN KANTILAL BHAVSAR,MUKESHKUMAR KANTILAL BHAVSAR,RAKESHKUMAR KANTILAL BHAVSAR,SARJUKUMAR KANTILAL BHAVSAR,ASHOKKUMAR KANTILAL BHAVSAR	,RULE SERVED
907	CA/898/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	RANJITBHAI RANCHHODBHAI PATEL,MAHENDRAKUMAR RANDHHHODBHAI PATEL,LAXMIBEN WD/O RANCHHODBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
908	CA/899/2019	10/07/2019	AHMEDABAD MUNICIPAL CORPORATION,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES	ARVINDANANTSEVDE,	RULE SERVED
909	CA/900/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HAIDERALI PIRBHAI,RASULBIBI D/O HARJ JIVA,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
910	CA/901/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	ABDULKADAR KALU SARDAR BELIM,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
911	CA/902/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HUSSAIN IBRAHIM SIDAT,IBRAHIM S/O MAHMAD IBRAHIM SIDAT,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
912	CA/903/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	NATVERBHAI THAKORBHAI PATEL,NITABEN THAKORBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,RULE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
913	CA/904/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	LALLUBHAI DAHYBHAI,NAVINBHAI BALLUBHAI PATEL,MAHESHBHAI LALLUBHAI,BHARATBHAI LALLUBHAI,YASHWANTBHAI LALLUBHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
914	CA/905/2019	01/10/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED NAVSARI,	MR VIBHUTI NANAVATI	MAYAT IMRAN YUSUFBHAI,YOGESHBHAI B PATEL,PATEL SANGITABEN WD/O DINESHBHAI BHIKHABHAI,PATEL HELI DINESHBHAI D/O DINESHBHAI BHIKHABHAI,PATEL MEET DINESHBHAI S/O DINESHBHAI BHIKHABHAI	RULE NOT RECD BACK,RULE SERVED,MR MEHUL SHARAD SHAH
915	CA/906/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	JAYESHKUMAR THAKORBHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,MR MEHUL SHARAD SHAH
916	CA/907/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	PARSHOTTAMBHAI KESHAVBHAI PATEL,NAVINBHAI KESHAVBHAI PATEL,DANUBEN KESHAVBHAI PATEL,LAXMIBEN KESHAVBHAI PATEL,SUSHILABEN KESHAVBHAI PATEL,BHARATBHAI KESHAVBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
917	CA/908/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KALIDAS BHIKHABHAI,PARBHUBHAI BHIKHABHAI,SHANTILAL BHIKHABHAI,THAKORBHAI BHIKHABHAI,PARSHOTTAMBHAI BHIKHABHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,RULE UNSERVED
918	CA/909/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	YATINKUMAR SUMANTRAI DESAI,ZANKNA YATINBHAI DESAI,FALGUNI YATIN DESAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
919	CA/910/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BHARATBHAI KISHORBHAI PATEL,PADMABEN KISHORBHAI PATEL,SHIVALIBEN KISHORBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
920	CA/911/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	DHARMESHBHAI DHIRUBHAI DESAI,NILESHBHAI DHIRUBHAI DESAI,HINABEN DHIRUBHAI DESAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
921	CA/912/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	MANHARLAL KRISHNALAL JOSHI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
922	CA/913/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KAMUBEN WD/O NAGARBHAI MOTIBHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
923	CA/914/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KEDARBHAI NAGINBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
924	CA/915/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	JAYESHKUMAR THAKORBHAI PATEL,RAKSHABEN THAKORBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,MR MEHUL SHARAD SHAH
925	CA/917/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	ISHWARBHAI RANCHODBHAI,NARMADABEN ISHWARBHAI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
926	CA/918/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	HASMUKHBHAI PRAVINBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
927	CA/919/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	KEDARBHAI NAGINBHAI PATEL,SANESHWAR MAHADEV AND ITS TRUSTEES MANHARLAL KRISHANLAL JOSHI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
928	CA/920/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	DAHYABHAI RATILAL PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
929	CA/921/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BABUBHAI DURLABHBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED
930	CA/922/2019	30/09/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	BABUBHAI CHOTUBHAI PATEL,VANITABEN CHOTUBHAI PATEL,SHANTABEN CHOTUBHAI PATEL,ISHWARBHAI DURLABHBHAI JOSHI,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED	RULE SERVED,UNSERVED EXPIRED (R)
931	CA/923/2019	08/07/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	LH OF RANCHODBHAI PARSHOTTAMBHAI,THAKORBHAI PARSHOTTAMBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,KRISHAK BHARTI COOPERATIVE LIMITED,JAYANTIBHAI RANCHODBHAI PATEL,KAMUBEN WD/O RANCHODBHAI PATEL	,RULE SERVED
932	CA/924/2019	22/08/2019	AATMIYA PHARMACEUTICALS PVT LTD,	MR R G DWIVEDI	BHAGWANSINH UDESINH PADHIYAR,SHANTABEN BHAGWANSINH PADHIYAR	UNSERVED EXPIRED (N),JATIN V YADAV,MUKUNDKUMAR A THAKKAR
933	CA/925/2019	19/06/2019	NEW AUTO ANCILLARY PRIVATE LIMITED,SURESHKUMAR MAFATLAL SHAH,RANJANABEN SURESHKUMAR SHAH	MR DIPAN DESAI	SARVODAY COMMERCIAL CO OPERATIVE BANK LIMITED,GUJARAT STATE CO OPERATIVE TRIBUNAL,BOARD OF NOMINEES,JAYANTIBHAI AMBALAL PARMAR,OZA NATWARLAL SHANKARLAL,SHAH DILIPKUMAR HIMATLAL	RULE SERVED BY DS,UNSERVED EXPIRED (R),MR MEHUL H RATHOD,MS NILAM N CHAUHAN
934	CA/927/2019	23/07/2019	CHOLAMANDAL MS GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	JAVEDHUSEIN RAFIQMIYA MALEK,JAKIRMIYA YUSUFMIYA MALEK,BABITABEN WD/O DINESHBHAI ISHWARBHAI NAI,BHUMIKABEN D/O DINESHBHAI NAI,MAULIK S/O DINESHBHAI NAI,DAHIBEN ISHWARBHAI NAI M/O DINESHBHAI NAI	RULE SERVED
935	CA/928/2019	10/07/2019	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	RAMILABEN GANESHBHAI VASAVA,GEETABEN GANESHBHAI VASAVA,POONAMBEN GANESHBHAI VASAVA,SOMABHAI GANESHBHAI VASAVA,JASUBEN GANESHBHAI VASAVA,MOHAMMAD MAHEFUZ MAKHUL AHMED,SHAMJI ASHABHAI DANGAR,KANUBHAI SOMABHAI VASAVA,THE NEW INDIA INSURANCE COMPANY	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,NISHIT A BHALODI
936	CA/929/2019	27/06/2019	NIRAV TARUNKUMAR POTANA,	(MR NIKHIL S KARIEL)	AMITA W/O NIRAV POTANA AND D/O VEERSING HATHILA,	HCLS COMMITTEE,SHRIJIT G PILLAI
937	CA/930/2019	07/02/2020	ANANDIBEN W/O RAMANLAL BRAHMBHATT THRU POA NALINIBEN BAROT,NALINIBEN BAROT	MR YV BRAHMBHATT	MANOJBHAI KACHIYA,TARUNKUMAR RAMNALAL BRAHMBHATT,KETUL TARUNBHAI BRAHMBHATT	NOTICE SERVED,NOTICE UNSERVED
938	CA/931/2019	05/07/2019	L AND T GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHAILESHKUMAR MANILAL PATEL,ARJAN PUNJAJI PRAJAPTI,SURESHBHAI BANSILAL PRAJAPATI,NIRUBEN SURESHBHAI PRAJAPATI	NOTICE SERVED
939	CA/932/2019	05/07/2019	L AND T GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHAILESHKUMAR MANILAL PATEL,ARJAN PUNJAJI PRAJAPTI,SURESHBHAI BANSILAL PRAJAPATI	NOTICE SERVED
940	CA/933/2019	29/07/2019	MAKVANA KACHRAJI MOHANJI,	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	,NOTICE NOT RECD BACK

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941	CA/934/2019	22/08/2019	L AND T GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	SHAILESHKUMAR MANILAL PATEL,ARJAN PUNJAJI PRAJAPTI,MINOR MITAL SURESHBHAI PRAJAPATI THROUGH LEGAL GUARDIAN SURESHBHAI BANSILAL PRAJAPATI	NOTICE SERVED
942	CA/935/2019	29/07/2019	RAMESHJI BALAJI MAKVANA,PRABHATJI BALAJI MAKVANA,LASIBEN BALAJI MAKVANA,RAIBEN BALAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	,NOTICE NOT RECD BACK
943	CA/936/2019	26/07/2019	MANSURI DILAVAR RASULBHAI,	MR. BK. RAJ	ORIENTAL INSURANCE COMPANY LTD,MANSURI NAJIRBHAI SULTANBHAI,TOLLAVALA FIROZBHAI SATTARBHAI	(MR MAULIK J SHELAT),MR. HJ KARATHIYA,YAGNESHKUMAR S JOSHI
944	CA/937/2019	26/07/2019	PYARJI MOHSIN HUSAINBHAI,	MR. BK. RAJ	ORIENTAL INSURANCE COMPANY LTD,MANSURI NAJIRBHAI SULTANBHAI,TOLLAVALA FIROZBHAI SATTARBHAI	(MR MAULIK J SHELAT),MR. HJ KARATHIYA,YAGNESHKUMAR S JOSHI
945	CA/938/2019	26/07/2019	VANIYAVALA SAHILBHAI ABDULBHAI,	MR. BK. RAJ	ORIENTAL INSURANCE COMPANY LTD,MANSURI NAJIRBHAI SULTANBHAI,TOLLAVALA FIROZBHAI SATTARBHAI	(MR MAULIK J SHELAT),MR. HJ KARATHIYA,YAGNESHKUMAR S JOSHI
946	CA/941/2019	01/10/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DIPAKSINH TEJUSINH PARMAR(RAJPUT),MAKVANA RATANSINH DIPSINH,GALARAM CORPORATION, BHAVESHBHAI BHAGWANDAS CHANDGANA,NATIONAL INSURANCE CO. LTD.,DHULABHAI KHEMABHAI VANKAR,VALIBEN W/O DHULABHAI KHEMABHAI VANKAR	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
947	CA/942/2019	24/06/2019	GUJARAT MARITIME BOARD,EXECUTIVE ENGINEER	MS REETA CHANDARANA	STATE OF GUJARAT,MANJULABEN LAXMAN	RULE SERVED,MR HASIT H JOSHI
948	CA/944/2019	01/08/2019	DALABHAI KANJIBHAI PARMAR,	MR NK MAJMUDAR	AMJADKHAN RASULKHAN SIPAI,NAZIRKHAN UMARKHAN BALOCH,HIMMATSINH PRUTHVISINH HADYOL,REILANCE GENERAL INSURANCE CO LTD,COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,(MR MAULIK J SHELAT),MR NIRAV K PADHIYAR
949	CA/945/2019	26/04/2019	KIRANBHAI THAKORBHAI PATEL,	MR SK PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
950	CA/946/2019	06/08/2019	GUJARAT STATE CIVIL SUPPLIES CORPORATION LTD,	(MR NIRAL R MEHTA)	MAHAKALI FOODS PVT LTD(UNIT 2),MADHYA PRADESH MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	RULE SERVED,MR SAURABH G AMIN
951	CA/947/2019	22/08/2019	THE NEW INDIA INSURANCE CO LTD,	MR KV GADHIA	MUSABHAI SADIKBAHI BULA,AIYUBBEG YASINBEG MIRZA	NOTICE SERVED,HCLS COMMITTEE,MR. MANOJ T DANAK
952	CA/948/2019	22/08/2019	RASIKABEN BANSIBHAI PATEL,BANSIBHAI KANTIBHAI PATEL	MR R G DWIVEDI	DATTATRAY BHANUDAS SURYAVANSHI,SUKHBIRSINH HOSHIYARSINH CHAUDHARI,THE NEW INDIA ASSURANCE COMPANY LTD.	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
953	CA/949/2019	18/09/2019	OMPRAKASH BANSIDHAR SHARMA,	MR UT MISHRA,SURESHKUMAR L SHARMA	AKHILESHKUMAR RAJENDRASINGH,MRATYUNJAY HARSHNATH SINGH RAJPUT,IFFCO TOKYO GENERAL INSURANCE CO	NOTICE UNSERVED,MR VIBHUTI NANAVATI,TIRTH NAYAK
954	CA/950/2019	05/08/2019	MAYANKKUMAR PRADIPKUMAR JOSHI,	MR JAY H PATEL	JIGAR OMPRAKASH LALURAM,KAMLESHKUMAR JAYANTILAL SHAH,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED
955	CA/951/2019	19/06/2019	NANJIBHAI HARJIBHAI KAKADIYA,TULSIBHAI NANJIBHAI KAKADIYA,BHUPATBHAI NANJIBHAI KAKADIYA,GORDHANBHAI NANJIBHAI KAKADIYA,BABUBHAI NANJIBHAI KAKADIYA	MR PT JASANI	POPATBHAI HARJIBHAI KAKADIYA,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
956	CA/952/2019	16/04/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	R.N. TRADERS THRU. PROP. RUKSHANABEN LALANBHAI SHAIKH,ADDL. SECRETARY REVENUE DEPT. (APPEALS)	,MR ANVESH V VYAS
957	CA/953/2019	02/03/2020	LEGAL HEIRS OF DECEASED PRABHUDASBHAI MOHANLAL THAKKAR, JATINBHAI PRABHUDASBHAI THAKKAR,	MR H M SHAH	MOHAMMED RASHIDALI ANSARI,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	NOTICE NOT RECD BACK,MR. RAHUL R DHOLAKIA
958	CA/954/2019	07/05/2019	MANAGER AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR DEEP D VYAS	SECRETARY,HON'BLEINDUSTRICAL TRIBUNAL	RULE SERVED,MR PARESH J BRAHMBHATT
959	CA/955/2019	07/05/2019	MANAGER AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR DEEP D VYAS	SECRETARY AMTS KARMACHARI SANGH,HON'BLE INDUSTRICAL TRIBUNAL	RULE SERVED,MR PARESH J BRAHMBHATT
960	CA/956/2019	16/07/2019	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMUBEN AMARSINH KATARIYA,PRADIPBHAI AMARSINH KATARIYA,SAMANTSINH BHUPATSINH PARMAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,R P ENTERPRISE	RULE SERVED,RULE UNSERVED
961	CA/957/2019	29/08/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	INDIRABEN ALIAS INDUBEN MANCHHARAM PATEL,RATHOD MANUJI RAJUJI,PATEL AMRUTBHAI BECHARBHAI,HDFC ERGO GENERAL INSURANCE CO LTD,PRAJAPATI ASHOKBHAI ISHWARBHAI	NOTICE NOT RECD BACK,NOTICE SERVED,(MR MAULIK J SHELAT),MR. NISHIT P GANDHI,MR. ANSHUL R SHAH
962	CA/958/2019	05/08/2019	KAILASHBEN DINESHBHAI PARMAR,	JENIL M SHAH	RAJUBHAI JINABHAI DANGAR,RAJENDRASINH N GOHIL,UNITED INDIA ASSURANCE CO LTD	NOTICE SERVED
963	CA/959/2019	22/08/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JUSABSHA AAMADSHA SHAIKH,JANBAI JUSABSHA SHAIKH,LATIFSHA JUSABSHA SHAIKH,SUMAR HAJI RAYMA,BAHADURSINH VELUBHA JADEJA,MADINA KUTUBSHA SHAIKH,ICICI LOMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED,MR CHIRAYU A MEHTA,NISHIT A BHALODI
964	CA/960/2019	22/08/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KARIMSHA AAMADSHA SHAIKH,AMINABAI KARIMSHA SHAIKH,SABERA ALLAUDIN SHAIKH,SIMRAN ALLAUDIN SHAIKH,SUMAR HAJI RAYMA,BAHADURSINH VELUBHA JADEJA	NOTICE SERVED,NISHIT A BHALODI
965	CA/962/2019	01/08/2019	CHAUHAN ARVINDKUMAR DALPATSING,CHAUHAN SURYABEN DALPATSING,CHAUHAN SAGUNABEN DALPATSING,CHAUHAN KESHARBEN DALPATSING,CHAUHAN ALKABEN DALPATSING	MR JM BAROT	SPECIAL LAND ACQUISTION AND REHABILITATION OFFICER,	
966	CA/963/2019	08/05/2019	DY COLLECTOR SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENEGINEER,TEH STATE OF GUJARAT	GOVERNMENT PLEADER	SAKRIBEN D/O JOKHNABHAI,	RULE SERVED BY DS
967	CA/964/2019	08/05/2019	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHABHAI MAGANBHAI PATEL,	RULE SERVED BY DS
968	CA/965/2019	08/05/2019	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHUNILAL RAVJIBHAI PATEL,	RULE SERVED BY DS
969	CA/966/2019	08/05/2019	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HASMUKHBHAI MAGANBHAI,	RULE SERVED BY DS
970	CA/967/2019	08/05/2019	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMIBEN NARANBHAI,BHAILALBHAI NARANBHAI,LAVJIBHAI DEVSIBHAI	RULE SERVED BY DS
971	CA/968/2019	08/05/2019	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVSIBHAI NANJIBHAI,JAYANTIBHAI DEVSIBHAI	RULE SERVED BY DS
972	CA/971/2019	22/08/2019	RAMSURESH RAMHARAKH YADAV,	MR. HEMAL SHAH	JITENDRA K PATEL,BRANCH MANAGER	NOTICE SERVED,MR NL RAMNANI
973	CA/972/2019	22/08/2019	RANJURAI OMPRAKASH,MINOR ASHISHKUMAR OMPRAKASH,MINOR AAMNARA OMPRAKASH,VIRENDRARAI KAPILDEV RAI,USHARAI VIRENDRA RAI	NISHIT A BHALODI	BHARATSINH UDEYSINH CHAUHAN,VINUBHAI KUKABHAI BHARWAD,ORIENTAL INSURANCE CO LTD	NOTICE UNSERVED,MS KARUNA V RAHEVAR
974	CA/973/2019	03/10/2019	NARENDRA CERAMICS PVT LTD,	MR PANKAJ R DESAI,MR. HEMAL SHAH	EMPLOYEES STATE INSURANCE CORPORATION(THROU REGIONAL DIRECTOR),RECOVERY OFFICER, RECOVERY CELL OF THE E.S.I. CORPORATION	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
975	CA/974/2019	22/08/2019	PURIBEN BHARATBHAI PARMAR,	JENIL M SHAH	RAJUBHAI JINABHAI DANGAR,RAJENDRASINH N. GOHIL,UNITED INDIA ASSURANCE CO. LTD.	NOTICE SERVED,MR RATHIN P RAVAL
976	CA/975/2019	14/08/2019	LAND ACQUISITION / REHABILITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BABUBHAI NANABHAI JETHABHAI CHAMAR,	RULE SERVED
977	CA/976/2019	14/08/2019	LAND ACQUISITION / REHABILITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VADILAL MOHANBHAI GARI,	MR VIJAY N RAVAL
978	CA/977/2019	08/05/2019	DY COLLECTOR LAND ACQUISITION/REHABILITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOYLIBEN JETHABHAI,GANGABEN VECHANBHAI	RULE SERVED BY DS
979	CA/978/2019	01/08/2019	LEGAL HEIRS OF DECEASED GHADIYA HIRSINH NARSANGSINH GHADHIYA RAJUSINH HIRSINH,	MR JM BAROT	SPECIAL LAND ACQUISTION AND REHABILITATION OFFICER,	
980	CA/979/2019	14/06/2019	SUMMAIR SPORTS CLUB (REGISTERED),	MR PREMAL S RACHH	REGIONAL DIRECTOR ESI CORPORATION PANCHDIP BHAVAN,	MS HINA DESAI
981	CA/980/2019	01/07/2019	NAGAR PRATHMIK SHIKSHAN SAMITI,	HL PATEL ADVOCATES	GUJARAT GINNING AND MANUFACTURING CO LTD,	RULE SERVED
982	CA/982/2019	20/09/2019	VINODBHAI NARANDAS SONI,	HARSH M KHEMKA,RUTVIK H MODI	RAJAN JOGESHWAR PRAJAPATI,SADHNABEN RAJAN PRAJAPATI,PARESHBHAI AMRUTLAL PRAJAPATI	NOTICE SERVED,MR KEYUR K ACHARYA
983	CA/983/2019	02/07/2019	MUZAFFARHUSSAIN ISMAIL PATEL,	MR NK MAJMUDAR	OIL AND NATURAL GAS CORPORATION LTD.,GENERAL MANAGER HUMAN RESOURCE,CENTRAL INFORMATION AND PUBLIC OFFICER,	RULE SERVED,SERVED BY RPAD (R)
984	CA/984/2019	31/07/2019	BHAGWANBHAI BHAIJIBHAI CHAUHAN,	KAASH K THAKKAR	GULABCHANDRA RAJARAM YADAV,GLOBAL TRADE LINK,ORIENTAL INSURANCE COMPANY LTD	NOTICE SERVED,NOTICE UNSERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
985	CA/985/2019	29/07/2019	DY. COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHALABHAI DAHYABHAI PARMAR,	RULE SERVED
986	CA/986/2019	26/04/2019	NAGRE RAMESHCHANDRA NARAYAN,	MR. BK. RAJ	STATE OF GUJARAT,DIRECTOR GEENRAL OF POLICE,DSP VADODARA RURAL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
987	CA/987/2019	24/04/2019	STATE OF GUJARAT,ADDITIONAL SECRETARY,UNCHHA SHIKSHAN COMMISSIONER,SECRETARY	GOVERNMENT PLEADER	HARISHCHANDRA MAGANLAL DAVE,	
988	CA/990/2019	10/06/2019	NORTHWAY SPACES LIMITED,	MR KUNAL P VAISHNAV,MR VALMIK M VYAS	HIREN PATEL,JALPA PATEL	MR RITURAJ M MEENA,NIYATI D CHAUHAN
989	CA/991/2019	10/06/2019	NORTHWAY SPACES LIMITED,	MR KUNAL P VAISHNAV,MR VALMIK M VYAS	AJAY RAI,	
990	CA/992/2019	02/07/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KANTIBHAI CHHABABHAI SOLANKI,LHR OF CHABABHAI FHAKIRBHAI SOLANKI,LHR OF DECD MITESHBHAI DHANSHYAMBHAI PARMAR,KODARBEN CHABABHAI SOLANKI,RAVJIBHAI CHABABHAI SOLANKI,SHANTIBHAI CHABABHAI SOLANKI,HANSABEN CHABABHAI SOLANKI,DHARMISHTABEN WD/O MITESHBHAI PARMAR,MINOR ISHA MITESHBHAI PARMAR,MINOR SAKSHI MITESHBHAI PARMAR,GHANSHYAMBHAI VITTHALBHAI PARMAR,JYOTIBEN DHANSHYAMBHAI PARMAR	,RULE SERVED
991	CA/993/2019	02/07/2019	BHARTI AXA GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	UDESINH PARBHUBHAI VASAVA,KALIBEN UDESINH VASAVA,MOHAMMAD MAHEFUZ MAKHUL AHMED,SHAMJI ASHABHAI DANGAR	NOTICE SERVED,NISHIT A BHALODI
992	CA/995/2019	15/10/2019	HINABEN W/O BIHARIDAN GADHVI AND D/O DILUBHAI GADHVI,	MR TEJAS P SATTA	BIHARIDAN BALWANTBHAI GADHVI,	MR TUSHAR L SHETH

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993	CA/997/2019	07/10/2019	MADINABANU D/O MAHEMUDMIYA RASULMIYA SODA,RABIYABANU D/O MAHEMUDMIYA RASULMIYA SODA,SAIDABANU D/O MAHEMUDMIYA RASULMIYA SODA,BEBIBEN @BEBIBANU D/O MAHEMUDMIYA RASULMIYA SODA	,MR V B MALIK	GULUBHAI RASULBHAI SODA,	(MR NIRAL R MEHTA)
994	CA/998/2019	22/04/2019	SUNIL RAJARAM DANDVATE,	MR P P MAJMUDAR,MR. NISHIT P GANDHI	STATE OF GUJARAT,NUTAN SAHKARI BANK LTD.,LIQUIDATOR OFFICER,RECOVERY OFFICER,PRANT ADHIKARI,COLLECTOR AND DISTRICT MAGISTRATE	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR.ADITYA J PANDYA
995	CA/999/2019	22/04/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL	L J KNOWLEDGE FOUNDATION,	MR JEET J BHATT
996	CA/1000/2019	21/01/2020	AMINABEN ANVARBHAI VASAVA,NAYANABEN ANVARBHAI VASAVA,HEMLATA ANVARBHAI VASAVA,SARASVATI ANVARBHAI VASAVA,SAMSING KHALPABHAI VASAVA,JAMUBEN SAMSING VASAVA	MR.HIREN M MODI	GOVINDBHAI SAMABHAI CHIRODIYA (BHARWAD),GORABHAI MAKHABHAI BHARWAD,THE NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED
997	CA/1001/2019	29/07/2019	DINESHBHAI DAHYABHAI MAKWANA,	CHETANKUMAR V DARJI	HARSHABEN W/O DINESHBHAI DAHYABHAI MAKWANA AND D/O LAXMANBHAI RAJABHAI KHUMAN,	MR RASHMIN MAKWANA
998	CA/1002/2019	31/07/2019	NAZMA ALIAS NAZMUNISA NOORMOHMED NAYKODI,	MR R G DWIVEDI	RAVINDERBHAI DAHYABHAI PAREKH,PRABHATSINH UDESINH CHAVDA,TATA AIG GENERAL INSURANCE CO. LTD,NOORMOHMED DASTGIR NAYKODI,ISHAKUDDIN NASHRUDDIN SHAIKH,ICICI LOMBARD GENERAL INSURANCE CO. LTD	NOTICE SERVED,MR CHIRAYU A MEHTA
999	CA/1004/2019	11/07/2019	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RASIKGAR RATIGAR GAUSVAMI,RAMABEN VRAJLAL BALAT,MITESH VRAJLAL BALAT,SHILPRESH VRAJLAL BALAT,DIPESH VRAJLAL BALAT	NOTICE SERVED,MR.HIREN M MODI
1000	CA/1005/2019	01/10/2019	UNITED INDIA INSURANCE COMPANY LIMITED DIVISIONAL OFFICE MEHSANA,	MR VIBHUTI NANAVATI	DALABHAI CHHAGANBHAI RAWAL,M/S A.P. INDANE BHARATJI AMBUJI RAJPUT,PANCHAL AMARKUMAR MAHENDRABHAI,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED,JADEJA MINABA NIRMALSINH WIDOW OF NIRMALSINH JADEJA,JADEJA RADHIKABA NIRMALSINH D/O NIRMALSINH JADEJA,JADEJA RUTURAJSINH NIRMALSINH,JADEJA JASHUJI KESHUJI F/O NIRMALSINH JADEJA,JADEJA KAMLABA JASHUJI M/O DECEASED NIRMALSINH JADEJA	NOTICE NOT RECD BACK,NOTICE SERVED,MR JM BAROT,MR. RAHUL R DHOLAKIA
1001	CA/1006/2019	12/03/2020	UNITED INDIA INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	RAMABEN W/O CHANDRASINH BHAGABHAI ALIAS BHAGWANSINH RAJPUT,RANJITSINH CHANDRASINH RAJPUT,UMEDSINH CHANDRASINH RAJPUT,PRAVIN BABUBHAI SANGANI,VINUBHAI HARIBHAI PATEL	NOTICE SERVED,NOTICE UNSERVED
1002	CA/1008/2019	08/07/2019	KOMALBEN W/O DHARMESHBHAI DUDHWALA D/O NARESHBHAI KIMWALA,	HCLS COMMITTEE,MITTAL N PATEL	DHARMESH ARVINDBHAI DUDHWALA,	HCLS COMMITTEE,MR. DEVENDRA G RANA
1003	CA/1009/2019	22/08/2019	AMOLI ORGANICS PVT LTD,	MR DHAVAL SHAH	THE COMMISSIONER OF CENTRAL GST AND EXCISE, VADODARA I,	RULE SERVED BY DS
1004	CA/1010/2019	21/01/2020	KALIBEN SOMABHAI DAMOR,	(CHETANKUMAR K SHAH)	ILIYAS UMAR FAROOQ GUNIYA,UMAR FAROOQ MOHEMMED GUNIYA,NATIONAL INSURANCE CO. LTD.	NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1005	CA/1011/2019	27/06/2019	KARABHAI RINABHAI DIVRANIYA,	HCLS COMMITTEE,MR AV NAIR	RAMBHIBEN W/O SANJAYBHAI DIVRANIYA D/O VINJABHAI KARSANBHAI ODEDARA,	MR. ZALAK B PIPALIA
1006	CA/1012/2019	02/05/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ISUBMIYA ALIAS YUSUFMIYA AHMADMIYA,	
1007	CA/1013/2019	02/05/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAKSHIBHAI SOMABHAI RABARI,	
1008	CA/1014/2019	02/05/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVLAL SHANKARLAL,RANCHHOBHAI CHELABHAI	

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1009	CA/1015/2019	02/05/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERAJIBIBI HASANALI ABDEULMIYA,VARASALI HASANALI,MAUSAMALI HASANALI	
1010	CA/1016/2019	02/05/2019	GOVERNMENT,SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUBHASHCHANDRA BALDEVBHAI PATEL,	
1011	CA/1018/2019	23/08/2019	RAJU @ RAJESH NARENDRABHAI MEHTA,	MR P B KHAMBHOLJA	BABULAL KISHANLAL DAGA,NEW INDIA ASSURANCE COMPANY	RULE SERVED,RULE SERVED BY DS
1012	CA/1019/2019	29/08/2019	HIMMATBHAI SHAMJIBHAI DHAPA,	MR KETAN A DAVE	SHANTUBEN DHARAMSHIBHAI DABHI,	
1013	CA/1020/2019	05/08/2019	THE NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	USHABEN KANTIBHAI HIRPARA,MINOR SHRINATH KANTIBHAI HIRPARA,GOHIL GHANSHYAMSINH ABHESINH,THE ORIENTAL INSURANCE CO. LTD,GOPAL KALYAN TANDEL	NOTICE SERVED,MS KARUNA V RAHEVAR
1014	CA/1022/2019	01/08/2019	GADHIYA KAMUBEN DIPSING,GADHIYA JAGATSING DIPSING	MR JM BAROT	SPECIAL LAND ACQUISTION AND REHABILITATION OFFICER,	
1015	CA/1024/2019	14/08/2019	DEVRAJBHAI LAKHMANBHAI THROUGH LH,PRABHABEN DEVRAJBHAI,BHAVNABEN DEVRAJBHAI,KAILASBEN DEVRAJBHAI,KOKILABEN DEVRAJBHAI,SHANTILAL DEVRAJBHAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
1016	CA/1025/2019	29/07/2019	JAGAJI SOMAJI MAKVANA,RAMESHJI BALAJI MAKVANA,SARDARJI PUJAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	
1017	CA/1026/2019	29/07/2019	LEGAL HAIR OF SARDAR PUJAJI MAKVANA,SOMAJI PUJAJI MAKVANA,JALMAJI PUJAJI MAKVANA,PRABHATJI BALAJI MAKVANA,CHANCHIBEN SARDAR MAKVANA,BAIJIBEN SARDAR MAKVANA,SURIBEN SARDAR MAKVANA,LEGAL HAIR OF KHODAJI SARDAR MAKVANA,CHANDABEN KHODAJI MAKVANA,CHAGANJI KHODAJI MAKVANA,SAJJANBEN KHODAJI MAKVANA,PARVATIBEN KHODAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1018	CA/1027/2019	29/07/2019	JAGAJI SOMAJI MAKVANA,SURAJBEN SOMAJI MAKVANA,HIRABEN SOMAJI MAKVANA EXPIRED,GANDAJI VAJAJI MAKVANA,HEMATAJI VAJAJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION SCHEME,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1019	CA/1028/2019	27/06/2019	MADHUSUDAN INDUSTRIES LTD.,	MR DHAVAL SHAH	THE COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, AHMEDABAD III,	MR DHAVAL D VYAS
1020	CA/1029/2019	05/08/2019	UNITED INDIA INSURANCE COMPANY LIMITED SURENDRANAGAR,	MR VIBHUTI NANAVATI	DINESHBHAI VAJABHAI CHU KOLI,MERUBHAI BHAGVANBHAI,GHANSHYAMSINH VAJESANGBHAI SOLANKI,IFFCO TOKIO GENERAL INSURANCE CO. LTD,YUVRAJSINH VIKRAMSINH BORANA(RAJPUTI)	NOTICE SERVED
1021	CA/1031/2019	10/07/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI SHIVABHAI PARMAR,	MR VIJAY N RAVAL
1022	CA/1032/2019	10/07/2019	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JASHIBEN KESHAVBHAI PARMAR,	MR VIJAY N RAVAL
1023	CA/1033/2019	10/07/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RESHAMBEN AMRABHAI PARMAR,	MR VIJAY N RAVAL
1024	CA/1034/2019	29/07/2019	UDAJI BHALAJI MAKVANA,BALUBEN BHALAJI MAKVANA,SHANTABEN BHALAJI MAKVANA,MENABEN KACHRAJI MAKVANA,CHANDANJI KACHRAJI MAKVANA,LILABEN KACHRAJI MAKVANA,SUREKHABEN KACHRAJI MAKVANA,KALAJI GANESHJI MAKVANA,HANSHABEN GANESHJI MAKVANA,SANGITABEN GANESHJI MAKVANA,CHAMPABEN GANESHJI MAKVANA	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	DEPUTY COLLECTOR LAND ACQUISITION OFFICER AND REHABILITATION OFFICER SCHEME,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1025	CA/1036/2019	10/07/2019	DY. COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI ABHABHAI PARMAR,	MR VIJAY N RAVAL
1026	CA/1037/2019	06/02/2020	MANOJBHAI RAMANBHAI PATEL,USHABEN MANOJBHAI PATEL	VIRAL K VASHI	ABHABHAI RANCHHODBHAI CHAUDHARI,GUJARAT STATE ROAD TRANSPORT CORPN.,SAGAR MANGALDAS BHAGWAT,GULAM AHMED GULAMMOHAMMED SHAIKH,MANGALDAS P. BHAGWAT,IFFCO TOKYO GEN. INS. CO. LTD.	NOTICE SERVED,SERVED BY PUBLICATION IN NEWS,(MR NIRAL R MEHTA)
1027	CA/1038/2019	10/07/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI SOMABHAI PATEL,	MR VIJAY N RAVAL

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1028	CA/1041/2019	10/07/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ABBASBHAI HASAMBHAI,	MR VIJAY N RAVAL
1029	CA/1043/2019	10/07/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHIBEN WD/O MANORBHAI SOMABHAI,	RULE SERVED
1030	CA/1044/2019	22/08/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,	MS KIRTI S PATHAK	TALABH SIDHIK MANDHRA,VALIMAMMAD JUSAB ALIAS YUSUF MANDHARA,MAMMAD SUMAR KUMBHAR	NOTICE SERVED,MR. HEMAL SHAH
1031	CA/1045/2019	26/04/2019	PRATHMESH FARMS PVT. LTD,VIKRAM FARMS PVT. LTD,RAMYURI FARMS PVT LTD,DASHRATH FARMS SPVT LTD,MAUNANG FARMS PVT LTD,KRINESH FARMS PVT LTD,BHOJISHAN INVESTMENT INFRASTRUCTRE PV LTD,PRATHMESH INVESTMENT PVT LTD,RAMYURI INVESTMENT PVT LTD,NASHALVISH INVESTMENT PVT LTD,DASHRATH INVESTMENT PVT LTD,SUDAMA FARMS PVT LTD,SHANTI FARMS PVT LTD,SEJAL FARMS PVT LTD,SHALIMAR FARMS PVT LTD	MR YH MOTIRAMANI,MR VISHAL K SEVAK	STATE OF GUJARAT,DISTRICT COLLECTOR - SURAT,TUSHARBHAI HARJIBHAI GHELANI,PALLAVIBEN TUSHARBHAI GHELANI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR MEHUL SHARAD SHAH
1032	CA/1046/2019	29/04/2019	SUREKHABEN DAHYABHAI PATEL,	MR NK MAJMUDAR	SPECIAL SECRETARY, REVENUE DEPARTMENT (APPEALS),,COLLECTOR, VADODARA,,DEPUTY COLLECTOR, VADODAR(RURAL),MAMLATDAR, PADRA,URMILABEN DAHYABHAI PATEL,ASHWINBHAI DAHYABHAI PATEL,HARISHBHAI DAHYABHAI PATEL,TARUNABEN D/O DAHYABHAI VITTHALBHAI PATEL	
1033	CA/1048/2019	09/08/2019	MUKESH BAJRANGLAL BANSAL,	MR. RAJAN J PATEL	DILIPBHAI BAJRANGLAL BANSAL,ANANDBHAI BAJRANGLAL BANSAL,NILESHBHAI BAJRANGLAL BANSAL,NANDAN TERRY PRIVATE LTD,BAJRANGLAL JUGALKISHOR BANSAL,KIRANBEN BAJARANGLAL BANSAL,KIRAN PROCESSORS PRIVATE LIMITED	NOTICE UNSERVED,MS MOHINI K SHAH,MR VISHWAS K SHAH
1034	CA/1049/2019	29/04/2019	AHMEDABAD MUNICIPAL CORPORATION,) BIRTH AND DEATH OFFICER	MRS KALPANA K RAVAL	STATE OF GUJARAT,BIRTH AND DEATH OFFICER,VIPUL PRAVINCHANDRA GOHIL	
1035	CA/1050/2019	29/04/2019	REGISTRAR OF BIRTH AND DEATH,	MRS KALPANA K RAVAL	STATE OF GUJARAT,NIDHI SHAILESH SHAH W/O URJEET LETHWALA	
1036	CA/1051/2019	29/04/2019	REGISTRAR OF BIRTH AND DEATH,	MRS KALPANA K RAVAL	STATE OF GUJARAT,SEJAL MUKUNDBAHI PATEL W/O KHODABHAI JOITARAM PATEL	
1037	CA/1052/2019	22/08/2019	THE NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED HIREN KIRTIKUMAR PATEL,JAYESH C. PATEL,KIRTIKUMAR CHHAGANBHAI PATEL,REKHABEN KIRTIKUMAR PATEL	,NOTICE SERVED
1038	CA/1053/2019	05/09/2019	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HANEEF JABBAR,BHOPALI @ NASIRKHAN,HARISHBHAI ISHWARBHAI PANCHAL,UNITED INDIA INSURANCE CO. LTD,KALJIDAS DAHYABHAI DARJI	NOTICE SERVED,NOTICE UNSERVED,MR RATHIN P RAVAL,VIRAL K VASHI
1039	CA/1054/2019	11/03/2020	VISHNUKUMAR BECHARBHAI SUTHAR,ALKABEN VISHNUBHIA SUTHAR	MR.HIREN M MODI	MAHESH JAYANTILAL KAPADIA,THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,KAMLESHBHAI DAHYABHAI PATEL,IFFCO TOKIO GENERAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED,(MR MAULIK J SHELAT)
1040	CA/1055/2019	16/07/2019	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	NATVARLAL LAKHMANBHAI TANDEL,HEMANGINI NATVARLAL TANDEL,BHAGYASHRI NATVARLAL TANDEL,BALLUBHAI BABUBHAI KEVAT(DELETED),BHARATLAL AMRUTLAL BANGORIA	,NOTICE SERVED,MR ADIL R MIRZA,MR KRUNAL L SHAHI
1041	CA/1056/2019	17/07/2019	GUJARAT UNIVERSITY,	MR HARSHEEL D SHUKLA	MUDRESH J PUROHIT,	MR PARESH M DAVE,AMAL PARESH DAVE
1042	CA/1057/2019	07/05/2019	DHAIRYA OVERSEAS,KETUL DINESHBHAI CHANGANI,ANKIT DINESHBHAI CHANGANI	MR KANDARP H DHOLAKIA,MR TUSHAR L SHETH	RAJESHBHAI GORDHANBHAI NANDA,	
1043	CA/1061/2019	14/06/2019	VITTHALDAS CHHOTALAL PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	JAIMIN CHANDULAL PATEL,RASHMIBEN KIRITBHAI PATEL,VANLILALBEN RAMESHBHAI PATEL,KASHMIRABEN MUKUNDBHAI PATEL,DIPTIBEN JANAKBHAI PATEL	,DR.ABHISST K THAKER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1044	CA/1062/2019	22/01/2020	MALABHAI DEVABHAI UNAVAL,	MR. HEMAL SHAH	NARENDRABHAI AMRABHAI VINJUDA,IFFCO TOKIO GENERAL INSURANCE CO. LTD,LABHABHAI DULABHAI VAVADIYA,NEW INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1045	CA/1064/2019	30/04/2019	SHIHOR MUNICIPALITY THROUGH CHIEF OFFICER,	MR YASH N NANAVATY	GUJARAT MAZDOOR SANGH R P NARIGARA,PRESIDING OFFICER	
1046	CA/1065/2019	26/07/2019	EABHABAHI ARJANBHAI JADEJA,	(MS MANSHI A MACWAN)	DECEAED BHURABHA MUNJABHAI JADEJA THRU HIRALBA BHURABHA JADEJA,	NOTICE SERVED
1047	CA/1066/2019	27/08/2019	AMBABEN VADILALBHAI MARWADI,MARWADI NIRMALABEN VADILAL	A R KADRI	KISHANBHAI LALAJI SARAGARA,NATWARBAHI LALAJI SARGARA	,DS AFF.NOT FILED (N)
1048	CA/1067/2019	09/05/2019	AKHALAK AHMED NIZAMALI BUKHARI,TAJAMMULHUSEN ASHRAFHUSEN BUKHARI	MOIZ K RAFIQUE	GUJARAT STATE WAQF TRIBUNAL,GUJARAT STATE WAQF BOARD,THE CHIEF EXECUTIVE OFFICER,,ZULFIKARALI FAZALALI BUKHARI,MANZURALI RASHIDALI BUKHARI,GULAMALI ZAKIRALI BUKHARI,,ALINAKI GULAMHAIDER BUKHARI,,RAZAKALI BANAMIYA BUKHARI,SUKAIYNAFATEMA MUSAMIYA RAZVI	,MR P J YAGNIK,MR SIRAJ R GORI,MR DIPEN K DAVE
1049	CA/1068/2019	11/06/2019	SUNITABEN MOHANBHAI PIYAJA,	MR VAIBHAV A VYAS	DR.SANKHAT JITESHKUMAR ABHABHAI,SAURASHTA UNIVERSITY, THROUGH ITS REGISTRAR	MR AR THACKER,MS. AVNI H PANDYA
1050	CA/1069/2019	04/10/2019	PRESIDENT, THRU ABDULMANNAN OSMAN SHIVANI,	MR EE SAIYED,MISS TABASSUM SAIYED	RAMABEN CHHOTALAL JANI,DISTRICT EDUCATION OFFICER	
1051	CA/1070/2019	11/07/2019	DABHOI MUNICIPALITYPRAVINBHAI U JOSHI,MUKESHBHAI J SHAH, EX-PRESIDENT-CUM-DISCIPLINARY AUTHORITY	VIRAL K SHAH	PRAVINBHAI U JOSHI,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITY	RULE SERVED BY DS
1052	CA/1071/2019	09/07/2019	STATE OF GUJARAT,CHIEF CONTROLLING REVENUE AUTHORITY STAMP AND REGISTRATION BHAVAN,DEPUTY COLLECTOR	GOVERNMENT PLEADER	URVASHIBEN DIPAKKUMAR PATEL,VINABEN GIRISHKUMAR BHAVSAR,VIMNABEN MAHENDRABHAI PATEL,NAYNABEN G PATEL,ANURADHABEN J PATEL	RULE SERVED
1053	CA/1072/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	KRUTI RAJESHBHAI SHAH,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1054	CA/1073/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	AVANIBEN MAHESHCHANDRA MATAD,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION,	,VISHAL S AWTANI,AISHVARYA
1055	CA/1074/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	BHUMIKABEN JANAKKUMAR BHAVSAR,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1056	CA/1075/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	KHUSHBU SHAILESHBHAI PATEL,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1057	CA/1076/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	HEMANT YOGESHKUMAR SHAH,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION,	,VISHAL S AWTANI,AISHVARYA
1058	CA/1077/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	JAY JATINKUMAR PANDYA,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	
1059	CA/1078/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	JIGAR VIJAYBHAI PARMAR,STATE OF GUJARAT,UNIVERSITY GRANT COMMISSION	,VISHAL S AWTANI,AISHVARYA
1060	CA/1079/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	KETANKUMAR SURESHCHANDRA PAREKH,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1061	CA/1080/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	RAGINI BHRIGUNATH PRASAD,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1062	CA/1081/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	ALPA PATHIK RAVAL,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1063	CA/1082/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	HILPESH JAGDISHCHANDRA VYAS,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1064	CA/1083/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	HARDIKKUMAR RAVINDRAKUMAR BHANSARI,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1065	CA/1084/2019	29/04/2019	RAI UNIVERSITY,	MR UDAYAN P VYAS	VIMLA KISHORBHAI VIRPARIA,STATE OF GUJARAT,UNIVERSITY GRANTS COMMISSION	,VISHAL S AWTANI,AISHVARYA
1066	CA/1085/2019	25/09/2019	DIPAKBHAI VAJA CORRECT NAME IS DIPAKKUMAR RAGHURAY VAJA),	MR KUNAL S SHAH	PASCHIM GUJARAT VIJ COMPANY LTD (PGVCL),	MR SP HASURKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1067	CA/1086/2019	08/07/2019	PR. COMMISSIONER OF INCOME TAX,SURAT-1,	MRS KALPANA K RAVAL	MUNISURVAT CORPORATION,	RULE SERVED BY DS
1068	CA/1087/2019	08/07/2019	PRINCIPAL COMMISSIONER INCOME TAX,SURAT-1,	MRS KALPANA K RAVAL	JASHUBEN RAMESHBHAI PATEL,	RULE SERVED BY DS
1069	CA/1089/2019	30/04/2019	STATE OF GUJARAT,DIVISION DEPUTY DIRECTOR, HEALTH AND MEDICAL SERVICES,	GOVERNMENT PLEADER	BACHUBHAI PATABHAI,SAVITABEN MADHUBHAI,MANUBHAI MANGABHAI,KANCHANBEN SURESHBHAI,KAMUBEN DHIRUBHAI,MADHUBEN BABUBHAI,VINODBHAI BIJALBHAI,JENTIBHAI ARJANBHAI,LAXMIBEN BABUBHAI,NATUBHAI SHAMJIBHAI,VIRENBHAI PRAVINBHAI,RAJUBHAI RAMESHCHANDRA,BHAGIRATHSINH R VALA,SHARDABEN KALUBHAI,DIPAKBHAI MANGALBHAI,BALVANTBHAI CHAKURBHAI,DINABEN SHASHIKANTBHAI,NIRUBEN DUDABHAI,SONDABHAI AATUBHAI,MANGABHAI SONDABHAI,CHANDRUBHAI NANJIBHAI,HITESHBHAI KARSHANBHAI,KANCHANBEN SHANTILAL,CHIRAGBHAI JAYENDRABHAI,VIJAYBHAI RUDABHAI,MITABEN RAMNIKLAL,NILESHBHAI VASHRAMBHAI	,MR DIVYESH SEJPAL
1070	CA/1090/2019	30/04/2019	SIDDHARTH @ SINDHU LAXMANBHAI THORAT,	MR. KISHAN H DAIYA	DISTRICT MAGISTRATE NAVSARI,STATE OF GUJARAT,JAIL SUPRETENDENT	
1071	CA/1091/2019	30/07/2019	HEENA YOGESH CHANDARANA WD/O YOGESH CHANDARANA,DHWANI YOGESH CHANDARANA D/O YOGESH CHANDARANA,KARAN YOGESH CHANDARANA S/O YOGESH CHANDARANA	MR. JAY M THAKKAR	AHMEDABAD MUNICIPAL CORPORATION,	MR ANUJ K TRIVEDI
1072	CA/1092/2019	02/07/2019	BABUBHAI MADHABHAI NAI SINCE DECEASED THRU L/H AND LR,CHANDRIKABEN BABUBHAI NAI,PRAVINBAHI BABUBHAI NAI,VIKRAMBAHI BABUBAHI NAI,L/H OF DECEASED BHAGWANBHAI BABUBHAI NAI,RITABEN BHAGWANBHAI @ BHAGABHAI NAI,NARENDRABAHI BHAGWANBAHI @ BHAGABHAI NAI,BABO BHAGWANBAHI @ BHAGABHAI NAI,RAMIABEN WD/O BABUBHAI NAI	,MR JV VAGHELA	STATE OF GUJARAT,SPECIAL SECRETARY,LEARNED DISTRICT COLLECTOR,LEARNED DEPUTY COLLECTOR,LEARNED MAMLATDAR,BHANGI MAFABHAI AMBABHAI,HARIJAN AMRUTBHAI VALABHAI,BHARATBHAI HARGOVANBHAI SOLANKI,PRATAPBHAI HIRABHAI DABHI,GEETABEN ASHOKBHAI DHARMANI,JIVANBHAI HIRABHAI DABHI,MANUBHAI SHANKARBHAI PARMAR	RULE NOT RECD BACK,RULE SERVED,MR SP MAJMUDAR,RUSHABH H MUNSHAW
1073	CA/1093/2019	05/09/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AHMEDABAD,	MR VIBHUTI NANAVATI	RAWAL MAFABHAI BABABHAI,AMRATBHAI BALVANTBHAI THAKOR,GHANSHYAMJI DIPUJI CHAVDA,UNITED INDIA INSURANCE CO. LTD,PAVANBA WIDOW OF SWARUPSINH VELUJI CHAVDA,MINOR KINJALBA D/O SWARUPSINH VELUJI CHAVDA,KULDIPSINH SWARUPSINH VELUJI CHAVDA,PURIBA VELUJI KHEMAJI CHAVDA,VELUJI KHEMAJI CHAVDA	,NOTICE NOT RECD BACK,NOTICE SERVED
1074	CA/1095/2019	31/07/2019	MOHMEDYUSUF MUSABHAI PADA,	MR MAKBUL I MANSURI	RAMJANI MOHMED YUSUF ALIAS YAKUB KAMLI,RAJENDRAKUMAR RAMANLAL SHAH,UNITED INDIA INSURANCE COMPANY LIMITED,RAMESHCHANDRA DITABHAI LABANA	NOTICE SERVED,NOTICE UNSERVED
1075	CA/1096/2019	09/05/2019	FRONTLINE CORPORATION LTD,	MR ANAL S SHAH	THE NEW INDIA ASSURANCE CO LTD,	
1076	CA/1098/2019	26/07/2019	S T CORPORATION,	MS SEJAL K MANDAVIA	MADHUBEN KANTIBHAI BHALIYA,	NOTICE SERVED
1077	CA/1099/2019	16/07/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KAILASHBEN WD/O PRAVEENBHAI CHHITUBHAI PATEL,NITINKUMAR PRAVINBHAI PATEL,DEVIBEN WD/O CHHITUBHAI KESHAVBHAI PATEL,VIRSINGHBHAI RAVJIBHAI CHAUDHARY,SANDEEP SURESHBHAI TELAR	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
1078	CA/1100/2019	15/07/2019	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	KANTABEN MANOJBHAI ALIAS MANJI MAHESHWARI WD/O MANOJ ALIAS MANOJ SHAMJI MAHESHWARI,PARMABEN SHAMJI MAHESHWARI M/O MANOJ ALIAS MANJI MAHESHWARI,MASTER BHAVI MANOJBHAI ALIAS MANJI MAHESHWARI S/O MANOJ ALIAS MAJI SHAMJI MAHESHWARI,SHAMJIBHAI BHACHUBHAI MAHESHWARI	NOTICE SERVED,MR. HEMAL SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1079	CA/1102/2019	11/06/2019	MOTIBEN LAVABHAI,GOVINDBHAI LAVABHAI,LABHUBEN LAVABHAI W/O BHANUBHAI NATHABHAI BUTTANI,BABUBHAI LAVABHAI	HARSHRAJSINH S VAGHELA	STATE OF GUJARAT,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1080	CA/1103/2019	29/07/2019	DEVENDRABHAI PREMSHANKARBHAI PANDYA,	MR BHAVIN H ANADKAT,MR. BHAUMIK DHOLARIYA	PAREKH AUTOMOBILES,DEPUTY ENGINEER	RULE SERVED,MR HARSHIL C DATTANI
1081	CA/1105/2019	10/10/2019	NAMRATABEN W/O DHAVAL MODI,	SIDDHANT R SHAH,(AMBIKA A SHARMA)	DHAVAL JITENDRA MODI,	RULE SERVED BY DS
1082	CA/1106/2019	01/08/2019	DHIRUBHAI SOMALAL SHAH PROPRIETOR OF AJANTA TRADERS,	MR. KULDEEP D VAIDYA	MBH PUMPS GUJARAT PVT LTD,	NOTICE SERVED
1083	CA/1107/2019	11/07/2019	IFFCO TOKIO GENERAL INS CO LTD,	MS KIRTI S PATHAK	HIRABEN RASHIBHAI VASHRAMBHAI THAKOR,KIRANBHAI S/O RASHIBHAI VASHRAMBHAI THAKOR,VASHRAMBHAI DAGHAJI THAKOR,CHAMPABEN VASHRAMBHAI THAKOR,ASHRAFBHAI RASULBHAI GHANCHI	NOTICE SERVED
1084	CA/1108/2019	01/08/2019	THE ORIENTAL INSURANCE COMPANY LIIMITED,	MR MITESH L RANGRAS	DINESHBHAI ARSHIBHAI VAADA,THE MANAGER OF CHIRAG, ENETERPRISE,THE COMMISSIONER, WORKMEN COMPENSATION	,NOTICE SERVED
1085	CA/1109/2019	25/06/2019	DIPAKKUMAR AMRUTLAL CHAMPANERA,	MR DIPAK R DAVE	JUNAGADH DISTRICT CENTRAL CO-OP. BANK LTD.,BRANCH MANAGER,INDUSTRIAL COURT,LABOUR COURT	RULE SERVED,MR KUNAN B NAIK
1086	CA/1110/2019	09/07/2019	KAMALDEEP SINGH,	MR DIPUM S RAMI	SOCIETY SATELLITE CO-OPERATIVE HOUSING SOCIETY LTD.,GUJARAT COOPERATIVE SOCIETIES TRIBUNAL	RULE SERVED,MR. MANASVI THAPAR
1087	CA/1112/2019	02/05/2019	AMBALAL CHUNTHAJI THAKORE,TAKHIBEN DAUGHTER OF CHUNTHAJI THAKORE AND WIFE OF KALAJI JUHAJI THAKORE,DARIYABEN DAUGHTER OF CHUNTHAJI THAKORE AND WIFE OF BHARAT JUHAJI THAKORE	MR JV VAGHELA	STATE OF GUJARAT,THE COLLECTOR, AHMEDABAD,THE PRANT OFFICER , VIRAMGAM PRANT,USHABEN BHARATBHAI PATEL,DESAI RAMJIBHAI JESANGBHAI,GANDAJI BHULAJI,LAXMIBEN BHULAJI,SABURJI BHULAJI,PRAHLADBHAI BHAGJIBHAI	
1088	CA/1113/2019	19/06/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI DAJIBHAI PATEL,DAYABHAI DAJIBHAI PATEL	MR VIJAY N RAVAL
1089	CA/1115/2019	19/06/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DAJIBHAI RANCHHODBHAI PATEL,JAGDISHBHAI DAJIBHAI PATEL	MR VIJAY N RAVAL
1090	CA/1117/2019	19/06/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANCHHODBHAI MOTIBHAI PAGI,KHATUBHAI MOTIBHAI PAGI,RAMANBHAI AMRABHAI PAGI	MR VIJAY N RAVAL
1091	CA/1118/2019	19/06/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DHULABHAI BAPUBHAI PAGI,	MR VIJAY N RAVAL
1092	CA/1119/2019	19/06/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HIRABHAI RAMABHAI VANKAR,PATEL HITESHBHAI VIRABHAI	MR VIJAY N RAVAL
1093	CA/1120/2019	17/10/2019	PARMAR SIDDRAJSINH MATUBHA,KIRITBHAI BHAGVANJIBHAI AGHERA	MR PS CHAMPANERI	BHADRESH TRADING CORPORATION LIMITED,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	RULE SERVED,MR SANDIP C SHAH
1094	CA/1121/2019	14/10/2019	Dakshin Gujarat Vij Company Ltd,	MR DIPAK R DAVE	HARVINDERSINGH GUPTA,	(MR BIPIN I MEHTA)
1095	CA/1122/2019	14/08/2019	VIJAYBHAI SHASHIKANT VYAS,PRATIMABEN WD/O ASHOKBHAI VYAS,MOHINI D/O ASHOKBHAI VYAS	HARSHIT R PUROHIT	INDIAN OIL CORPORATION LTD,	MR AKSHAY A VAKIL
1096	CA/1123/2019	14/08/2019	HARIJAN HAJABHAI NAGABHAI,HARIJAN SAKRABHAI NAGABHAI	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1097	CA/1124/2019	14/08/2019	LH OF DECD KUMBHAR DARGA VAGHA,KUMBHAR KARAMSINH DARGA,KUMBHAR VAKHATA DARGA,KUMBHAR BHURA DARGA	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1098	CA/1125/2019	14/08/2019	HARIJAN KALABHAI JAGSHIBHAI SINCE DECD THROUGH HEIRS,HARIJAN SADANABEN W/DO KALABHAI JAGSHIBHAI,HARIJAN ISHRA JAGSHI	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1099	CA/1126/2019	14/08/2019	HARKHABEN WD/O DECD GANGARAM NAGABHAI HARIJAN,	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1100	CA/1127/2019	14/08/2019	HARIJAN KALABHAI JAGSHIBHAI SINCE DECD THROUGH HEIRS,HARIJAN SADANABEN W/DO KALABHAI JAGSHIBHAI,HARIJAN ISHRA JAGSHI	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1101	CA/1128/2019	14/08/2019	CHAUHAN INDARSING VAGHJI,	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1102	CA/1129/2019	14/08/2019	HARIJAN OKHABHAI NAGABHAI,	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1103	CA/1130/2019	14/08/2019	LH OF DECD KUMBHAR DARGA VAGHA,KUMBHAR KARAMSINH DARGA,KUMBHAR VAKHATA DARGA,KUMBHAR BHURA DARGA	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1104	CA/1131/2019	14/08/2019	BABULAL VALJI DAVE,	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1105	CA/1132/2019	14/08/2019	HARIJAN KALABHAI JAGSHIBHAI SINCE DECD THROUGH HEIRS,HARIJAN SADANABEN W/DO KALABHAI JAGSHIBHAI,HARIJAN ISHRA JAGSHI	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	
1106	CA/1133/2019	14/08/2019	RAJPUT SAMTAJI BHAGAJI,	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER, (LAND BRANCH)	
1107	CA/1135/2019	22/08/2019	SOBHANABA NARPATSINH JADEJA WD/O LATE NARPATSINH RANJITSINH JADEJA,DHARMENDRASINH NARPATSINH JADEJA S/O LATE NARPATSINH RANJITSINH JADEJA,GEETABA NARPATSINH JADEJA S/O LATE NARPATSINH RANJITSINH JADEJA,SITABA NARPATSINH JADEJA S/O LATE NARPATSINH RANJITSINH JADEJA,RANJITSINH MERAMANJI JADEJA F/O LATE NARPATSINH RANJITSINH JADEJA,USHKUNVARBA RANJITSINH JADEJA M/O LATE NARPATSINH RANJITSINH JADEJA	MR. HEMAL SHAH	KANJI LADHUBHAI VAGHELA,GOVERNMENT OF GUJARAT,NATIONAL INSURANCE CO. LTD,NOT KNOWN,JITUBHAI HAMIRJI JADEJA,UNITED INDIA INSURANCE CO. LTD,RANJITSINH MERAMANJI JADEJA F/O LATE NARPATSINH RANJITSINH JADEJA,USHKUNVARBA RANJITSINH JADEJA M/O LATE NARPATSINH RANJITSINH JADEJA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,NOTICE UNSERVED,RULE SERVED,UNSERVED EXPIRED (R),MR GM JOSHI,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
1108	CA/1136/2019	20/12/2019	CHAIRMAN,GUJARAT ELECTRICITY BOARD,EXECUTIVE ENGINEER,DEPUTY ENGINEER	MR PREMAL R JOSHI	JAGJIT TEXTILE DYEING PRINTING WORKS THROUGH MAGANLAL GORDHANDAS PARTNER,	RULE SERVED BY DS
1109	CA/1137/2019	21/08/2019	BILKISBANU WD/O MOHAMMEDAZIZ MOHAMMEDUMAR TOPIA,ANAS MOHAMMEDAZIZ TOPIA	MR VILAV K BHATIA	KALPESH HEMUBHAI BHAKTAWALA,HEMABHAI RANCHODBHAI PATNI,NATIONAL INSURANCE CO. LTD,MOHAMMEDSOEB ABDULRASHID GANDHI,SHABANA SUHAILBHAI DESAI,TATA AIG GENERAL INSURANCE CO. LTD	NOTICE SERVED
1110	CA/1138/2019	19/06/2019	GUJARAT STATE FERTILIZER AND CHEMICALS LTD,	NANAVATI ASSOCIATES	DAHYABHAI SHANKARBHAI GOHIL,SURAJBEN SHANKARBHAI GOHIL,LEGAL HEIRS OF DECEASED NANDABEN WD/O SHANKARBHAI GOHIL,LEGAL HEIRS OF DECEASED MAGANBHAI SHANKARBHAI GOHIL,THE SPECIAL LAND ACQUISITION OFFICER,JASHABHAI SHANKARBHAI GOHIL,MANJULABEN SHANKARBHAI GOHIL,SAMRATBEN SHANKARBHAI GOHIL,PARSHOTTAMBHAI SHANKARBHAI GOHIL,MOHANBHAI MAGANBHAI GOHIL,NAROTTAMBHAI MAGANBHAI GOHIL,DILIPBHAI MAGANBHAI GOHIL	,RULE SERVED,MR CHIRAG B PATEL
1111	CA/1140/2019	03/02/2020	AMRISH TILES AND CERAMIC IND,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,RECOVERY OFFICER	MR AV NAIR
1112	CA/1141/2019	11/12/2019	AMRISH TILES AND CERAMIC IND,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,RECOVERY OFFICER	MR AV NAIR
1113	CA/1142/2019	03/02/2020	COSMO CERAMICS EARLIER SAKARWALA POTTERIES,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,	MR AV NAIR
1114	CA/1143/2019	11/12/2019	COSMO CERAMICS EARLIER SAKARWALA POTTERIES,	MR PS GOGIA	DY DIRECTOR / REGIONAL DIRECTOR,	MR AV NAIR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1115	CA/1144/2019	11/06/2019	NISHABEN DEVEN HUDKA,MINOR JIYA DEVEN HUDKA,RAMABEN RATIBHAI HUDKA,RATIBHAI MULJIBHAI HUDKA	MS JK HINGORANI,MS VINITA S VINAYAK	JAYRAJBHAI GOHABHAI BASIYA (KATHI DARBAR),NASIRHUSEN BACHUBHAI SHEIKH,ORIENTAL INSURANCE COMPANY LIMITED	,MR VIBHUTI NANAVATI
1116	CA/1145/2019	25/09/2019	DY. CHIEF ENGINEER (CONSTRUCTION) WESTERN RAILWAY,	MR ANAL S SHAH	POLOMI PRAFULBHAI PANDYA,STATE OF GUJARAT,DEPUTY COLLECTOR AND PRANT OFFICER, DAHOD(LAND ACQUISITION OFFICER)	,RULE SERVED BY DS
1117	CA/1146/2019	25/09/2019	DY. CHIEF ENGINEER (CONSTRUCTION) WESTERN RAILWAY,	MR ANAL S SHAH	BILWAD RATNABHAI SAVLABHAI,STATE OF GUJARAT,DEPUTY COLLECTOR AND PRANT OFFICER, DAHOD(LAND ACQUISITION OFFICER)	,RULE SERVED BY DS
1118	CA/1147/2019	25/09/2019	DY. CHIEF ENGINEER (CONSTRUCTION) WESTERN RAILWAY,	MR ANAL S SHAH	BILWAD MAGANBHAI NARSINGBHAI,STATE OF GUJARAT,DEPUTY COLLECTOR AND PRANT OFFICER, DAHOD(LAND ACQUISITION OFFICER)	,RULE SERVED BY DS
1119	CA/1148/2019	11/03/2020	UNITED INDIA INSURANCE COMPANY LIMITED PATAN,	MR VIBHUTI NANAVATI	MAHESHKUMAR KANTILAL RAVAL,GOVINDBHAI SHIVRAMBHAI RAVAL,JITAJI CHHATRAJI THAKOR,PATEL RAMESHBHAI AMBARAM,SHARDABEN WIDOW OF MANDANJI THAKOR	NOTICE SERVED,UNSERVED EXPIRED (N),MR N P CHAUDHARY,TATVDEEP J JANI,KAASH K THAKKAR
1120	CA/1149/2019	09/09/2019	GAURANG KANTILAL ACHARYA,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	NILKANTH KANTILAL ACHARYA,JIGNESHBHAI MANUBHAI AMIN,SUNILBHAI RANCHODBHAI PATEL	NOTICE SERVED,HARSH V GAJJAR
1121	CA/1150/2019	11/03/2020	UNITED INDIA INSURANCE COMPANY LIMITED PATAN,	MR VIBHUTI NANAVATI	MAHESHKUMAR KANTILAL RAVAL,GOVINDBHAI SHIVRAMBHAI RAVAL,JITAJI CHHATRAJI THAKOR,PATEL RAMESHBHAI AMBARAM,SAVIBEN DAUGHTER OF DHAMAJI THAKOR	NOTICE SERVED,UNSERVED EXPIRED (N),TATVDEEP J JANI,KAASH K THAKKAR
1122	CA/1151/2019	23/01/2020	UNITED INDIA INSURANCE COMPANY LIMITED PATAN,	MR VIBHUTI NANAVATI	MAHESHKUMAR KANTILAL RAVAL,GOVINDBHAI SHIVRAMBHAI RAVAL,JITAJI CHHATRAJI THAKOR,PATEL RAMESHBHAI AMBARAM,SURENDRAKUMAR JAMABHAI YOGI	NOTICE SERVED,UNSERVED EXPIRED (N),TATVDEEP J JANI,KAASH K THAKKAR
1123	CA/1152/2019	30/07/2019	PATEL BHAVIKABEN PRAVINBHAI,	MS VIDHI J BHATT	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION, GUJARAT STATE,DISTRICT PRIMARY EDUCATION OFFICER,BHATESARA GAURAVKUMAR BHALABHAI	RULE SERVED BY DS,MR HS MUNSHAW
1124	CA/1153/2019	06/05/2019	CHAGANBHAI PATHUBHAI MAHALIYA ALIAS HARIJAN,	MR AB GATESHANIYA	STATE OF GUJARAT,SPECIAL SECRETARY,,COLLECTOR,DEPUTY COLLECTOR,	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1125	CA/1154/2019	08/07/2019	LEGAL HERIS OF TURK AMAD TARMAMAD,AMINABAI AMAD TURK,MAMAD HUSEN AMAD TURK,MAMAD JUSAB AMAD TURK,MAMAD SALIM AMAD TURK,SHERBANU AMD TURK,ROSHANBANU AMAD TURK,FARJANA AMAD TURK,REHANABANU AMAD TURK	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HARIJAN GABHA MEGHA,HARIJAN MANJI GABHA,HARIJAN HIRJI GABHA	RULE SERVED
1126	CA/1155/2019	01/10/2019	ANURADHABEN WD/O NANDLAL B RANA,KIRAN DAUGHTER OF NANDLAL B RANA,BHUPENDRA SON OF NANDLAL B RANA,SHWETA DAUGHTER OF NANDLAL B RANA,PRUTHVISINH SON OF NANDLAL B RANA	MR SANDIP C SHAH	PARMAR RAJESHKUMAR KESHAVLAL,GAJENDRA F DUGGAR,THE ORIENTAL INSURANCE COMPANY LIMITED	RULE UNSERVED,MR VIBHUTI NANAVATI
1127	CA/1156/2019	22/07/2019	SIYARAM SHIVDHANGIRI GOSWAMI,	DHRUVIK K PATEL	DEVBHOOMI SUKHDEVGIRI GOSWAMI,MITHAILAL SAHDEV GOSWAMI	(MR ASHOK K PADIA)
1128	CA/1157/2019	19/06/2019	GENERAL MANAGER,	MR RITURAJ M MEENA	GOVINDJI MOHANJI THAKOR,SPECIAL LAND ACQUISITION OFFICER	,MS.SHIVANI V TRIVEDI
1129	CA/1159/2019	08/08/2019	MANGUBEN DAYABHAI BARAIYA,VIJAYBHAI DAYABHAI BARAIYA,KAMLESHBHAI DAYABHAI BARAIYA,RITABEN DAYABHAI BARAIYA,LAXMIBEN DAYABHAI BARAIYA	NISHIT A BHALODI	DIPAKBHAI BHIKHABHAI GOHEL,MAHESHBHAI BATUKBHAI GAJERA,NEW INDIA INSURANCE CO LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1130	CA/1160/2019	01/07/2019	STATE OF GUJARAT,DEPUTY DIRECTOR (ADMINISTRATION),PROJECT ADMINISTRATOR,ASSISTANT NODAL OFFICER AND CHITNIS	GOVERNMENT PLEADER	BHARATBHAI SHALUJI BARANDA,	MR KB PUJARA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1131	CA/1161/2019	26/07/2019	MOHANBHAI CHANABHAI SORATHIYA,	MR.HIREN M MODI	ARJANBHAI MASHRUBHAI KANJIYA (KOLI),BHIMBHAI MAMABHAI MEWADA,BHAVESHBHAI LAXMIKANT HINDOCHA,ARVINDBHAI AMRUTBHAI DOMADIA,ICICI LOMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED,MR CHIRAYU A MEHTA
1132	CA/1163/2019	26/07/2019	PUNAMBHAI SHANKARBHAI ZALA,MANGUBEN PUNAMBHAI ZALA,HARSHADBHAI PUNAMBHAI ZALA,BHARATBHAI PUNAMBHAI ZALA	NISHIT A BHALODI	KHATUBHAI PRABHATBHAI SOLANKI,PRISIL ROADWAYS,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1133	CA/1165/2019	22/07/2019	YASHVANTAV GANPATRAV CHALKE,	MR. NISARG N JAIN	RAMCHANDRA GANPATRAV CHALKE,	MR DANNYSON K MACWAN
1134	CA/1166/2019	04/09/2019	SALEMAMADBHAI JUSABBHAI,	SHASHVATA U SHUKLA	LALITKUMAR KANTILAL SAMANI,MANISH KANTILAL CHANDARANA	MR DIGANT B KAKKAD
1135	CA/1167/2019	11/06/2019	VASUDEV KESHAVJIBHAI (TRIVEDI) SINCE DECD THROUGH LH RANJANBEN VASUDEVBHAI TRIVEDI WIFE EXPIRED,BHUPENDRABHAI VASUDEVBHAI TRIVEDI(SON),ANILBHAI VASUDEVBHAI TRIVEDI(SON),HARESHBHAI VASUDEVBHAI TRIVEDI(SON)	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1136	CA/1168/2019	30/09/2019	LEGAL HEIRS OF DAYARAM NAGARBHAI JADAVBEN THAKORBHAI,LH OF MAGANBHAI NAGARBHAI,KALIDAS THAKORBHAI,RAMANBHAI THAKORBHAI,BHULBHAI THAKORBHAI,GANGABEN MAGANBHAI NAGARBHAI,URMILABEN MAGANBHAI,SUDHABEN MAGANBHAI,JANAKBHAI MAGANBHAI	MR KK TRIVEDI,MAYANK K TRIVEDI	SPECIAL LAND ACQUISTION OFFICER,SURAT MUNICIPAL CORPORATION,DAYARAM NAGARBHAI,SHANTABEN D/O DAYARAM NAGARBHAI PATEL,MANUBEN D/O DAYARAM NAGARBHAI PATEL,HANSABEN D/O DAYARAM NAGARBHAI PATEL,CHHITUBHAI DAYARAMBHAI PATEL,THE HEIRS OF DECEASED DAMYANTIBEN D/O NAGARBHAI PATEL,MAHENDRABHAI DAHYABHAI PATEL,H/O DAMYANTIBEN DAYARAMBHAI,NIKUNJ S/O DAMYANTIBEN DAYARAMBHAI,DIVYABEN D/O DAMYANTIBEN	,RULE SERVED,UNSERVED EXPIRED (R)
1137	CA/1169/2019	30/09/2019	DAHYABHAI RANGILADAS PATEL,NATVARBHAI RANGILDAS PATEL,MOHANBHAI RANGILDAS PATEL,HIRABHAI RANGILDAS PATEL	MR KK TRIVEDI,MAYANK K TRIVEDI	SPECIAL LAND ACQUISTION OFFICER,SURAT MUNICIPAL CORPORATION	RULE SERVED
1138	CA/1170/2019	17/06/2019	SHARDABEN RAISANG NAYAK,	MR.SUBHASH G BAROT	PATEL BHARATKUMAR SAKALCHAND,BAJAJ ALIANZ GENERAL INSURANCE CO. LTD	
1139	CA/1171/2019	30/09/2019	SAMJUBEN KANTILAL,LABHUBEN CHANDULAL,HANSABEN RASOTTAMDAS,SAVITABEN PRAVINLAL,KISHORBHAI MEGHJIBHAI	MR KK TRIVEDI,MAYANK K TRIVEDI	SPECIAL LAND ACQUISTION OFFICER,SURAT MUNICIPAL CORPORATION,DIVALIBEN MEGHJIBHAI	RULE SERVED,UNSERVED EXPIRED (R)
1140	CA/1172/2019	21/11/2019	THE UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VIRABEN WD/O MAGANBHAI CHELABHAI SHALVI,KANTIBHAI S/O MAGANBHAI CHELABHAI SHALVI,RAKESH S/O MAGANBHAI CHELABHAI SHALVI,KANTIBHAI RAICHANDBHAI THAKKAR,PRATAPJI BAJUJI MAKWANA,HIRAJI KHUSALJI MAKWANA	UNSERVED EXPIRED (N),MR PRAKASH G PANDYA,MR VISHAL C MEHTA,MR.DIPEN F CHAUDHARI,MR. JV PADHIYAR
1141	CA/1173/2019	13/09/2019	SUBRATA SUSHIL BOSE,	MR ASHISH B DESAI	RENUKUMARI SUBRATA BOSE ALIAS RENUKUMARI MANDAL,	RULE UNSERVED
1142	CA/1174/2019	30/09/2019	SAMJUBEN KANTILAL,LH OF LABHUBEN CHANDULAL,HANSHABEN PARSOTTAMDAS,SAVITABEN PRAVINLAL,KISHORBHAI MEGHJIBHAI,THAKORBHAI MEGHJIBHAI,DIPAKBHAI CHANDUBHAI,SURESHBHAI CHANDUBHAI,RANJANBEN CHANDUBHAI	MR KK TRIVEDI,MAYANK K TRIVEDI	SPECIAL LAND ACQUISTION OFFICER,SURAT MUNICIPAL CORPORATION	RULE SERVED
1143	CA/1175/2019	06/05/2019	GUJARAT AYURVED UNIVERSITY THRO THE REGISTRAR,VICE CHANCELLOR GUJARAT AYURVED UNIVESITY	MR DG SHUKLA	VAGISHDUTTA SHUKLA,	MR HEMANG M SHAH
1144	CA/1176/2019	23/10/2019	COMMANDER SRP GROUP 13,SPECIAL CHIEF OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAVINSINGH NATUBHA JADEJA,	MR JJ YAJNIK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1145	CA/1177/2019	08/05/2019	BHAVGATSINH BHAVSINH GOHIL,RAJENDERBHAI NATVERLAL PATEL	MR VIMAL A PUROHIT	UMESHBHAI RATIBHAI PATEL,INDUBEN RASIKBHAI PATEL,SHARDABEN SOMAJE THAKOR,LILABEN SOMAJI THAKOR,RAIBEN SOMAJI THAKOR,VIJUBEN SOMAJI MOHANJI WD/O SOMAJI MOHANJI,JUHAJI CHANDUJI THAKOR,BABIBEN CHANDUJI THAKOR,KANUBHAI ALIAS BHIKHABHAI THAKOR,BABUBHAI UKABHAI BHARVAD,KARMANBHAI KARSANBHAI BHARVAD,CHINUBHAI MOHANBHAI BHARVAD,VANRAJSINH AMESINH CHAVDA,CITY MAMLATDAR,CITY DEPUTY COLLECTOR, AHMEDABAD,DISTRICT COLLECTOR, AHMEDABAD,SPECIAL SECRETARY REVENUE DEPARTMENT(APPEALS), AHMEDABAD	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR. AUM M KOTWAL
1146	CA/1179/2019	09/08/2019	RANJANBEN BHAGWANJI ALIAS BHARATBHAI PARMAR,NAMRATA BHAGWANJI ALIAS BHARATBHAI PARMAR,SHWETA BHAGWANJI ALIAS BHARATBHAI PARMAR,PRASHANT BHAGWANJI ALIAS BHARATBHAI PARMAR,DAYIBEN SHAMJIBHAI PARMAR	MR MONAL S CHAGLANI	CHANDRESHBHAI TRIKAMBHAI FALDU,JIGNABEN CHANDRESHBHAI FADU,UNITED INDIA INSURANCE CO LTD	NOTICE SERVED,MR P P LAKHANI
1147	CA/1180/2019	18/07/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR SANDIP C SHAH	LAXMIBEN GANPATBHAI VASAVA,VIJAY GANPAT VASAVA,MINOR BHAGWANDAS GANPAT VASAVA,MINOR MUKESHKUMAR GANPAT VASAVA,MANU ALIAS MANILAL SOMABHAI VASAVA,KASHIBEN MANILAL VASAVA,RANJIT MANGANBHAI PATEL,ARIF ADAM VALI PATEL	NOTICE SERVED,DELETED,MR DN PANDYA
1148	CA/1181/2019	03/10/2019	CHOLA MANDALAM M.S.GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	BHARATBHAI K GAMAR,MOHHAMADKHAN ISUBKHAN MAKRANI,SANGITABEN WD/O VIRSANGJI GHEMARJI THAKOR,SUMIT S/O VIRSANGJI GHEMARJI THAKOR,VAISHALIBEN D/O VIRSANGJI GHEMARJI THAKOR,MINOR VAIDIK S/O VIRSANGJI GHEMARJI THAKOR,LAVAGBEN GHEMARJI THAKOR	RULE SERVED,MR PRAVIN P PANCHAL,MR. ARCHIT P JANI
1149	CA/1182/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	LALJI SHIANARYAN TIWARI,	
1150	CA/1183/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	FULSINGH KHETRA AHIR,	
1151	CA/1184/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	KASHIRAM LILURAM AHIR,	
1152	CA/1185/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	HUKAMCHAND BUDHRAM CHAUDHARY,	
1153	CA/1186/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	ABHAYSINGH CHANDRASINGH AHIR,	
1154	CA/1187/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTORGENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	CHANDRASINH VARADSINH SISODIYA,	
1155	CA/1188/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	BHAGIRATH PARMARAM JAT,	
1156	CA/1189/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	KISHANSINGH PADAMSINGH CHAUHAN,	
1157	CA/1190/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	AJITSINGH CHEBA,	
1158	CA/1191/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	RAJARAM HARJIVAN YADAV,	
1159	CA/1192/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	SATYAVIRSINH KANHIRAM YADAV,	
1160	CA/1193/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	KHIVSINGH DUNAGARSINGH BHATI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1161	CA/1194/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL and INSPECTOR GENERAL OF POLICE THRO DIRECTOR,STATE RESERVE POLICE GROUP THRO SENAPATI	,GOVERNMENT PLEADER	SARDARSINH SOHANSINH AHIR,	
1162	CA/1195/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	SURAJMAL HAKUJI KHATAT,	
1163	CA/1196/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	RAMAVTAR DAFEDAR DIWAKER,	
1164	CA/1198/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	JAGMOHAN SUDAMALAL YADAV,	
1165	CA/1199/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P.,COMMANDANT	GOVERNMENT PLEADER	RAMKUMAR GHADSHIRAM AHIR,	
1166	CA/1200/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE ARMED UNITS,COMMANDANT	GOVERNMENT PLEADER	KANVARSINGH RAMCHANDRA AHIR,	
1167	CA/1201/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL 0DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	INDRAJSINH HARIRAM AHIR,	
1168	CA/1202/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,STATE RESERVE POLICE	GOVERNMENT PLEADER	SATYAVIRSINH SHIVLAL JAT,	
1169	CA/1203/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTORGENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	RAGHUVIRSINH UMRAVSINH VANJARA,	
1170	CA/1204/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	SHYAMSINH JAGMALSINH AHIR,	
1171	CA/1205/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	CHENARAM NARAYANRAM SHARMA,	
1172	CA/1206/2019	07/05/2019	STATE OF GUJARAT,ADDL. DIRECTOR GENERAL OF POLICE AND I.G.P.,COMAMNDANT	GOVERNMENT PLEADER	NETRAM SARDARARAM AHIR,	
1173	CA/1207/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	DAYANAND PRAHLADSINH AHIR,	
1174	CA/1208/2019	07/05/2019	STATE OF GUJARAT,ADDITONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	KISHANLAL RAMSINGH AHIR,	
1175	CA/1209/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE, ARMED UNITS,COMMANDANT	GOVERNMENT PLEADER	RAMESHWARSINGH SHRIJAYLAL YADAV,	
1176	CA/1210/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERALAND INSPECTOR GENERAL OF POLICE THRO DIRECTOR,STATE RESERVE POLICE GROUP THRO SENAPATI	GOVERNMENT PLEADER	HAJARILAL RAMSWARUP YADAV,	
1177	CA/1211/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	KANVARSINH RAMPAT YADAV,	
1178	CA/1212/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	SATYANARAYAN HOSHIYARSINGH AHIR,	
1179	CA/1213/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE, ARMED UNITS, GUJARAT STATE,COMMANDANT	GOVERNMENT PLEADER	SHRIRAM SURAJBHAN YADAV,	
1180	CA/1214/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE AND IGP GUJARAT STATE,COMMANDANT	GOVERNMENT PLEADER	N U CHAUHAN,	
1181	CA/1215/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P.,COMMANDANT	GOVERNMENT PLEADER	VEDPRAKASH SAULTANSINGH AHIR,	
1182	CA/1216/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OFPOLICE,COMMANDANT	GOVERNMENT PLEADER	SHIVKUMAR GAJANANAD AHIR,	
1183	CA/1217/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OFPOLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	MOHANSINGH ATTARSINGH BHADORIA,	
1184	CA/1218/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE ANDI.G.P.,COMMANDANT	GOVERNMENT PLEADER	RAJARAM NAKIRAM GOSWAMI,	RAHUL SHARMA
1185	CA/1219/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE I.G.P.,COMMANDANT	GOVERNMENT PLEADER	BADRILAL BHURALLA KALAL,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1186	CA/1220/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND IGP,COMMANDANT	GOVERNMENT PLEADER	RAJENDRASINGH KABOOLSINGH AHIR,	
1187	CA/1221/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE AND I.G.P.,COMMANDANT	GOVERNMENT PLEADER	RAMAVTAR PRABHUDAYAL AHIR,	
1188	CA/1222/2019	07/05/2019	STATE OF GUJARAT THRO THE SECRETARY,DIRECTOR GENERAL OF POLICE AND I.G.P,COMMANDANT	GOVERNMENT PLEADER	MEHANDRASINH GAYAPRASAD MALI,	MR JAYANT P BHATT,MR JEET J BHATT
1189	CA/1223/2019	13/06/2019	AMIT RAMESHBHAI VYAS,CHIRAG MAHENDRABAHI SITAPRA,NILESH PREMANAND PANDYA,HIREN VINODRAI JANI	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	HIGH COURT OF GUJARAT,PRINCIPAL DISTRICT JUDGE,,RANJITBHAI BHIMABHAI DAYATAR,CHATURBHAI MOHANBHAI SINGALA,KISHORABHAI GANGIBHAI CHAVDA,MUKESHBHAI BABULAL RATHOD,DILIP NARENDRABHAI PANDIYA	NOTICE SERVED,LAW OFFICER BRANCH,MR HEMANG M SHAH
1190	CA/1224/2019	03/07/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,GUJARAT WATER SUPPLY AND SEWERAGE BOARD	MR DG CHAUHAN,RONAK D CHAUHAN	RANAJI KANAJI BAROT,GUJARAT RAJYA ARDHSARKARI AUDHYOGIC KARMACHARI SANGH,STATE OF GUJARAT	RULE SERVED,MR PH PATHAK
1191	CA/1225/2019	20/06/2019	ANANT DHRUVKUMAR PATHAK,	KRISHNAN M GHAVARIYA	STATE OF GUJARAT,SUPERINTENDING ENGINEER	RULE SERVED BY DS
1192	CA/1226/2019	30/07/2019	THR ORIENTAL INSURANCE CO LTD,RADHABEN NAGABHAI KANDORIYA	MR RATHIN P RAVAL	NAGABHAI RANMALBHAI KANDORIYA,RADHABEN NAGABHAI KANDORIYA,HEMANTBHAI MANIYABHAI CHAUDHARY,REKHABEN RAMESHBHAI AUD	RULE SERVED,MR NV GANDHI,MR VIMAL A PUROHIT,DR. SHRENIK R JASANI
1193	CA/1227/2019	26/07/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SHAILESHBHAI BHARATBHAI BARIA,BHUPENDRAKUMAR GANESHBHAI VANKAR,GUNVANTSINH GANESHBHAI VANKAR	MR UM SHASTRI,MR VIJAY N RAVAL
1194	CA/1228/2019	01/08/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MANIBEN KIRITBHAI ALIAS KIRANBHAI BARIYA,MINOR YOGESH KIRITBHAI ALIAS KIRANBHAI BARIYA,MINOR MAHESH KIRITBHAI ALIAS KIRANBHAI BARIYA,MINOR BHARTI KIRITBHAI ALIAS KIRANBHAI BARIYA,MINOR PREM KIRITBHAI ALIAS KIRANBHAI BARIYA,BHUPENDRAKUMAR GANESHBHAI VANKAR,GUNVANTSINH GANESHBHAI VANKAR	NOTICE SERVED,MR UM SHASTRI,MR VIJAY N RAVAL
1195	CA/1229/2019	03/10/2019	SHRIRAM GENERAL INSURANCE COMPNAY LIMITED JAIPUR,	MR VIBHUTI NANAVATI	AKHTAR NIZAMBHAI MAKRANI,SIRAJ ABDUL RAHIM MANKI,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,KADIR ABDUL SATTAR ZABHA,ASHWINBHAI PUNJABHAI CHAUHAN	RULE SERVED,RULE SERVED BY DS,MS AMRITA AJMERA
1196	CA/1230/2019	26/07/2019	PRAVINABEN JITENDRABHAI BAGTHARIYA,SANDEEP JITENDRABHAI BAGTHARIYA,SHWETA JITENDRABHAI BAGTHARIYA,MIRA JITENDRABHAI BAGTHARIYA,MADHUBEN SUKHLAL BAGTHARIYA	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	DIVISIONAL CONTROLLER,COMMISSIONER	NOTICE SERVED,(MR NIRAL R MEHTA)
1197	CA/1231/2019	15/10/2019	SUSHILABEN MUKESHBHAI PATEL WD/O DECD MUKESHBHAI KANUBHAI PATEL,	MR. JAIMIN R DAVE,PRIYANK S DAVE,SHIVAM D PARIKH	CHANDRAKANT BABUBHAI PATEL,THE ORIENTAL INSURANCE CO. LTD,BALUSINGH KODARSINGH MAKWANA,SAIDABEN MOHMMADHANIF PATEL,NATIONAL INSURANCE COMPANY LTD	,RULE UNSERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT),MR MITESH L RANGRAS
1198	CA/1232/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE ARMED UNITS,COMMANDANT	GOVERNMENT PLEADER	BAJRANGLAL CHIMNARAM JAT,	
1199	CA/1233/2019	26/07/2019	SAYARABANU WD/O DILAVARBHAI JUSABBHAI MIYANA (BHATTI),SOYEB DILAVARBHAI JUSABBHAI MIYANA(BHATTI),MINOR ALTAF DILAVARBHAI JUSABBHAI MIYANA(BHATTI),MINOR SAYNA DILAVARBHAI JUSABBHAI MIYANA(BHATTI),MINOR DISLSADBHAI DILAVARBHAI JUSABBHAI MIYANA(BHATTI)	(MR PARESH M DARJI)	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,THE NEW INDIA INSURANCE COMPANY LIMITED	MR GC MAZMUDAR,MR HG MAZMUDAR,MS. VRUNDA C SHAH
1200	CA/1234/2019	18/07/2019	RAMESHBHAI HIRABHAI MAVI (BHIL),	MR MAKBUL I MANSURI	RANJITSINH VAKHAISINH VAGHELA,DIPAKBHAI INDRAVADAN PATEL,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1201	CA/1235/2019	05/08/2019	MUKESH NARAN BHUDIYA,	MR AR THACKER	SAVITABEN W/O MUKESH BHUDIYA AND D/O KANJI JIVANI,	MS DHARA M SHAH,MR SHIVANG M SHAH
1202	CA/1236/2019	26/07/2019	LEGAL HEIRS AND REPRESENTATIVES OF DECEASED MANJIBHAI KAMABHAI SOLANKI,GITABEN MANJIBHAI SOLANKI,JAYESHBHAI MANJIBHAI SOLANKI,DAKSHABEN MANJIBHAI SOLANKI,SUSMITABEN MANJIBHAI SOLANKI,RATANBEN KAMABAHAI SOLANKI	JENIL M SHAH	KAMABHAI SAVABHAI SOLANKI,ROYAL SUNDRAM ALLIANCE INSURANCE CO. LTD	NOTICE SERVED
1203	CA/1237/2019	15/10/2019	SAKARBEN SHAMBHU KHUNGALA (AHIR),HETAL SHAMBHU KHUNGALA(AHIR) DAUGHTER OF LATE SHAMBHU KANA KHUNGALA(AHIR),MITAL SHAMBHU KHUNGALA (AHIR) DAUGHTER OF LATE SHAMBHU KANA KHUNGALA(AHIR),SHITAL SHAMBHU KHUNGALA (AHIR) DAUGHTER OF OF LATE SHAMBHU KANA KHUNGALA(AHIR),SHANTI SHAMBHU KHUNGALA (AHIR) DAUGHTER OF OF LATE SHAMBHU KANA KHUNGALA(AHIR),JUGNI SHAMBHU KHUNGALA (AHIR) DAUGHTER OF OF LATE SHAMBHU KANA KHUNGALA(AHIR)	JENIL M SHAH	ROOPA RAM SUKHRAM,NANDLAL SHAMJI VARCHAND,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
1204	CA/1238/2019	19/02/2020	VALIBEN NARPATBHAI TADVI,NARPATBHAI NEMABHAI TADVI	HEMANG S BHARWAD,SAHIL B TRIVEDI	PURANCHAND GANESH GURJAR,ROHITAS SAINI S/O BANVARILAL SAINI,RELIANCE GENERAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED
1205	CA/1239/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTORGENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	RAJARAM PRABHATILAL SHARMA,	RAHUL SHARMA
1206	CA/1240/2019	07/05/2019	STATE OF GUJARAT,IRECTOR GENERAL OF POLICE AND I.G.P,GUJARAT STATE,COMMANDANT	,GOVERNMENT PLEADER	VANSHGOPAL RAMESHWAR PAL,	
1207	CA/1241/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE,COMMANDANT	GOVERNMENT PLEADER	TARACHAND BHOPATRAM AHIR,	RAHUL SHARMA
1208	CA/1242/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND IGP,COMMANDANT	GOVERNMENT PLEADER	RAMKISHAN GANGARAM AHIR,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1209	CA/1243/2019	13/01/2020	SIDDHPUR NAGAR PALIKA THRO CHIEF OFFICER,	HL PATEL ADVOCATES	GOVINDLAL MANEKLAL MEHTA,RAMAJI HARIJI THAKOR,INDUPRASAD M TRIVEDI,SHAKARBHAI KHANBHAI,TATVAPRASAD J DAVE,JAYANTILAL L THAKAR,NARSINHBHAI K KHATRI,VISHNUPRASAD K THAKAR,KUMUDBEN D ACHARYA,KRISHNAKANT C BHATT,BHANUPRASAD T THAKAR,VASANTLAL V PARIKH,LALABHAI CHHOTABHAI VAGHELA,GOVINDLAL K MAKWANA,RAMANLAL R RAVAL,PRAVINCHANDRA G THAKAR,RASIKLAL A MODI,DASHRATHLAL G SHUKHADIA,IBRAHIM A SHAIKH,VALISHA C FAKIR,ABBASWBHAI K JALNAWALA,GOVINDLAL A SHAH,JYOTINDRA H PANCHOLI,JAYANTIBHAI C BHATT,USMANBHAI SHAIKH,VRIJLAL M SHUKLA,VISHNUPRASAD S PADHYA,HIRABHAI G VAGHELA,VISHNUBHAI B BHATT,CHANDRAKANT K ACHARYA,MADHUKANTA WD/O MANUBHAI P THAKAR,SULOCHNABEN WD/O KRISHNAKANT G RAWAL,MANJULABEN WD/O JAYANTILAL C VYAS,KAILASHBEN WD/O ASHWINBHAI DAVE,SUSHILABEN WD/O VASUDEO S TRIVEDI,MADHUBEN WD/O DHANSHANKAR M THAKAR,USHABEN WD/O PRADUMAN R THAKAR,KOKILABEN WD/O NAVINCHANDRA B PADHYA,MADHUBEN WD/O VISHNUPRASAD THAKAR,SANTOKBEN WD/O RAGHAJI D PRAJAPATI,JAMNABEN WD/O NATWARLAL D SHRIMALI,STATE OF GUJARAT THROUGH THE DIRECTOR OF MUNICIPALITIES,THE COLLECTOR, PATAN,RAMAJI HARIJI THAKOR,INDUPRASAD M TRIVEDI,SHANKARBHAI KHANBHAI,TATVAPRASAD J DAVE,JAYANTILAL L THAKAR,NARSINHBHAI K KHATRI	,GOVERNMENT PLEADER,MR HIMANSU M PADHYA,HARSH K RAVAL
1210	CA/1244/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE and I.G.P,COMMANDANT	GOVERNMENT PLEADER	HARJEETSINH RAVALSINGH KORAD,	
1211	CA/1245/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE ANDI.G.P.,COMMANDANT	GOVERNMENT PLEADER	SATYAPAL SAMPATRAM YADAV,	
1212	CA/1246/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND IGP, GUJARAT STATE,COMMANDANT	GOVERNMENT PLEADER	RAMCHANDRA DILSUKH AHIR,	
1213	CA/1247/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND I.G.P.,COMMANDANT	GOVERNMENT PLEADER	DILIPSINH IMARATSINH JAT,	
1214	CA/1248/2019	07/05/2019	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE AND IGP, GUJARAT STATE,COMMANDANT	GOVERNMENT PLEADER	JAGENDRA SINGH RAMBAKSH SINGH CHAUHAN,	
1215	CA/1249/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTORGENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	JAGANNATH SONEPAL PRAJAPATI,	
1216	CA/1251/2019	07/05/2019	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,STATE RESERVE POLICE GROUP	GOVERNMENT PLEADER	DHANRAJ RAMCHANDRA YADAV,	RAHUL SHARMA
1217	CA/1252/2019	22/08/2019	NATIONAL INSURANCE CO LTD,	MR. ALKESH N SHAH	YAKUBMIYA VIRUMIYA / PIRUMIYA MALEK,GOPALBHAI JIVANBHAI BHRAMBHATT	NOTICE SERVED
1218	CA/1253/2019	26/07/2019	FALGUNIBEN RAJESHBHAI DESAI,TAPAN RAJESHBHAI DESAI	(MR PARESH M DARJI)	BHIKHARIRAI SANTALRAI,GOVINDBHAI DAHIYABHAI RUDANI,THE NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED
1219	CA/1254/2019	26/07/2019	NATWARBHAI ZINABHAI PATEL,AMBABEN NATWARBHAI PATEL	(MR PARESH M DARJI)	BHIKHARIRAI SANTALRAI,GOVINDBHAI DAHIYABHAI RUDANI,THE NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED,MR YOGI K GADHIA
1220	CA/1255/2019	26/07/2019	NATWARBHAI ZINABHAI PATEL,	(MR PARESH M DARJI)	BHIKHARIRAI SANTALRAI,GOVINDBHAI DAHIYABHAI RUDANI,THE NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED,MR YOGI K GADHIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1221	CA/1256/2019	26/07/2019	AMARSING MAGANBHAI PATEL,ZEENAL AMARSING PATEL,JAYESHBHAI AMARSING PATEL	(MR PARESH M DARJI)	BHIKHARIRAI SANTALRAI,GOVINDBHAI DAHIYABHAI RUDANI,THE NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED
1222	CA/1257/2019	23/01/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED MUMBAI/NEW DELHI,	MR VIBHUTI NANAVATI	RAMKISHOR MAHIPAL SHARMA,SMT. HARJINDAR KAUR,VIDHYABEN RAMBHAVAN CHAOUDHARY(PATEL),AMIT RAMBHAVAN CHAUDHARY(PATEL),AARTI RAMBHAVAN CHAUDHARY(PATEL),POOJA RAMBHAVAN CHAUDHARY(PATEL),ANJALI RAMBHAVAN CHAUDHARY(PATEL),SUMIT RAMBHAVAN CHAUDHARY(PATEL)	NOTICE UNSERVED,UNSERVED EXPIRED (N),NISHIT A BHALODI
1223	CA/1258/2019	22/07/2019	DIVYA W/O ABHISHEK SATISHBHAI SHAH AND D/O PRAHLADBHAI ATMARAM PATEL,	HCLS COMMITTEE,MR PV PATADIYA	ABHISHEK SATISHBHAI SHAH,	MR. JARJEESKHAN
1224	CA/1259/2019	08/05/2019	BHAGWATSINH BHAVSINH GOHIL,RAJENDERBHAI NATVERLAL PATEL	MR VIMAL A PUROHIT	UMESHBHAI RATIBHAI PATEL,INDUBEN RASIKBHAI PATEL,SHARDABEN SOMAJE THAKOR,LILABEN SOMAJI THAKOR,RAIBEN SOMAJI THAKOR,VIJUBEN SOMAJI MOHANJI WD/O SOMAJI MOHANJI,JUHAJI CHANDUJI THAKOR,BABIBEN CHANDUJI THAKOR,KANUBHAI ALIAS BHIKHABHAI THAKOR,BABUBHAI UKABHAI BHARVAD,KARMANBHAI KARSANBHAI BHARVAD,CHINUBHAI MOHANBHAI BHARVAD,VANRAJSINH AMESINH CHAVDA,CITY MAMLATDAR,CITY DEPUTY COLLECTOR, AHMEDABAD,DISTRICT COLLECTOR, AHMEDABAD,SPECIAL SECRETARY REVENUE DEPARTMENT(APPEALS), AHMEDABAD	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR. AUM M KOTWAL
1225	CA/1260/2019	22/07/2019	DAXA ALIAS DEVANSHI W/O KALPESH AJANI,	DARSHAN M VARANDANI,ZAINAB I BHARMAL	KALPESH VASANTBHAI AJANI,	MR APURVA R KAPADIA
1226	CA/1261/2019	22/08/2019	SHANABHAI VELUBHAI RATHWA,KANGLIBEN SHANABHAI RATHWA,SATUBEN WD/O MAHEDRABHAI ALIAS TINABHAI RATHWA	MR MAKBUL I MANSURI	KESARSINH KANJIBHAI RAVAT,THE RELIANCE GENERAL INSURANCE CO. LTD	NOTICE SERVED
1227	CA/1262/2019	26/07/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	PUSHPABEN SURESHBHAI BHAVSAR,SURESHBHAI MOTILAL BHAVSAR	NOTICE SERVED
1228	CA/1263/2019	23/07/2019	ORIENTAL INSURANCE COMPANY LTD,	MS RV ACHARYA	PATEL DARSHANABEN BHAGWANBHAI,PATEL BINALBEN BHAGWANBHAI,PATEL MAYANKBHAI BHAGWANBHAI,RAMESHBHAI NANJIBHAI PARMAR,VANKAR RAMANBHAI C	RULE SERVED
1229	CA/1265/2019	26/07/2019	PURNABA W/O HARISHCHANDRA PARMAR,	MR Y J PATEL	JAYDEEPSINH NARENDRASINH JADEJA,THE ORIENTAL INSURANCE CO. LTD	NOTICE SERVED
1230	CA/1266/2019	24/09/2019	MANJULABEN WD/O DECEASED MANOJKUMAR SHAKARABHAI MUNIA,SHRUTIBEN MANOJKUMAR MUNIA,HARDIKKUMAR MANOJKUMAR MUNIA,MANTHANBHAI MANOJKUMAR MUNIA	(CHETANKUMAR K SHAH)	NARESHBHAI BACHUBHAI BARIYA,HEIR OF DECEASED GOPAL ALIAS PAL KRISHNA MANSING TANVAR C/O RAMESH SAMUDA PATEL,SAMUDABHAI RUPABHAI BHURIYA,UNITED INDIA INSURANCE CO. LTD,SAKRABHAI KALIABHAI MUNIA,CHATURIBEN SHAKRABHAI MUNIA,USHABEN GOPALBHAI TANVAR	,RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
1231	CA/1267/2019	21/11/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	INTAS PHARMACEUTICALS LIMITED,	MR RD DAVE
1232	CA/1268/2019	24/01/2020	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HETALBEN GIRISBHAI JADAV,SAIYAD MUNNIRBHAI UMARBHAI,UMRAVBIBI ABDULMAJID MANSURI,MAHENDRASINH LAXMANSINH GOHIL	NOTICE SERVED,UNSERVED EXPIRED (N),NISHIT A BHALODI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1233	CA/1269/2019	05/09/2019	KASTURBEN DAYABHAI PARASANIYA,JAYESHBHAI DAYABHAI PARSANIYA,MAHENDRABHAI DAYABHAI PARSANIYA,JASUBEN DAYABHAI PARSANIYA W/O ASHWINBHAI HIRJIBHAI MANVAR,JYOTIBEN DAYABHAI PARSANIYA W/O DINESHBHAI JIVABHAI MAKWANA	MR MONAL S CHAGLANI	VIRAMBHAI MERUBHAI ODEDARA,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,MR HS MUNSHAW
1234	CA/1270/2019	24/06/2019	MADHYA GUJARAT VIJ CO. LTD.,	MS LILU K BHAYA	NAVYUG ALLOYS PVT LTD,ELECTRICIAL INSPECTOR	RULE SERVED,VIRAL K SHAH,MR. KULDEEP D VAIDYA
1235	CA/1271/2019	14/11/2019	KANUBHAU SOMABHAI (KHANT) MORBIYA,	JAY B TRIVEDI	OGHADHAI JIVABHAI DER SINCE DECEASED THRU L.H,YAMUNABEN VASANTBHAI PATEL D/O LAXMIBEN PATEL,INDUBEN DURLABHBHAI PATEL D/O LAXMIBEN PATEL,LAXMIBEN MULJIBHAI D/O LALABHAI,SURYAKANTBHAI DEEPCHANDBHAI PATEL,HARISHBHAI RAVJIBHAI PATEL,SHANTABEN WD/O MANEKLAL BHAGVANDAS RESHAMVALA,AMITKUMAR MANEKLAL RESHAMWALA,SHILABEN KANCHANLAL RANA D/O MANEKLAL BHAGVANDAS RESHAMWALA,SUDHABEN MAHENDRAKUMAR MAHARAJWALA D/O MANEKLAL BHAGVANDAS RESHAMWALA,DHARMISTABEN MAHENDRAKUMAR MAHARAJWALA D/O MANEKLAL BHAGVANDAS RESHAMWALA,AJAYKUMAR MANEKLAL RESHAMWALA,L/H OF MANEKLAL BHAGWANDAS RESHAMWAVALA,VALIBEN WD/O OGHADBHIA JIAVBAI DER,SOHELBHAI OGHADBHAI DER S/O OGHABHAI JIVABHAI,KRISHNABEN OGHADBHAI DER D/O OGHABHAI JIVABHAI,DILASA OGHADBHIA DER D/O OGHABHAI JIVABHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1236	CA/1272/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER, HEALTH, MEDICAL SERVICES AND MEDICAL EDUCATION (HEALTH DEPARTMENT),STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER	VINODBHAI SHIVRAMBHAI RATHOD,VINUBHAI DAHYABHAI BHANGI,BHANGI KANUBHAI RANCHODBHAI,SOLANKI RAMESHBHAI PATAJI,PATELIYA BABUBHAI TEJABHAI,PARMAR MADHUBEN RANCHHODBHAI,BHUTEDIYA MAGANBHAI ISHWARBHAI,SURESHKUMAR ISHWARJI PANDYA,NAVABHAI KANTIBHAI BHANGI,SOLANKI KANUBHAI SANABHAI,SHRIMALI MAHENDRABHAI RAMJIBHAI,BHANGI JESANGBHAI MAFABHAI,PARMAR BHAGABHAI JETHABHAI,BHANGI KHEMABHAI ABHUBHAI,SHAMBHUBHAI B PANDYA,DASHRATHBHAI MOHANBHAI BHANGI,CHENVA RAGHABHAI RAMABHAI,MADHUBEN RAMABHAI SOLANKI (BHANGI),PARMAR SURESHBHAI HIRABHAI,CHANDRAKANTBHAI KANTIBHAI PARMAR,RAJENDRAKUMAR PREMJIBHAI PARMAR,PANDYA DHIRAJBHAI BHAVANISHANKAR,NARENDRABHAI POONAMBHAI SOLANKI,TARABEN PUNABHAI BHANGI,BHANGI BHARATKUMAR GIRISHBHAI,NITABEN KALIDAS MAKWANA,MINAXIBEN DANJIBHAI RATHOD,VINUBHAI KACHARBHAI SOLANKI,MAGANSINH KUBERSINH MAKWANA,JAY RAMBHAI N DESAI,PUROHIT PRAKASHKUMAR MOHANLAL,LALJIBHAI LAKHABHAI GARANIYA,DEVAYATBHAI JAGABHAI BAMBHANIYA,MANOJBHAI DHUDABHAI CHAUHAN,RANJANBEN HIRABHAI JETHWA,JAYABEN VALJIBHAI DUMRELIYA,IBRAHIMBHAI BAHADURKHA AGALANI,KARSANBHAI BACHUBHAI PARMAR,HASMUKHRAJ PRAVINBHAI KARIYA,SARU NARESHDAN BALUBHAI,SHARDABEN VALJIBHAI VAGHELA,GOHIL BHADRESHBHAI HAMIRBHAI,NAGJIBHAI NARSINHBHAI VIRANI,DIVYAKANT JETHALAL DHUDHAL,RAMESHBHAI MANJIBHAI MAKWANA,BHARATBHAI HARJIBHAI GADHADARA,SUKHABHAI GODADBHAI CHAVDA,POONAMBHAI REVABHAI RATHOD,KAMLABEN BACHUBHAI PANDYA,MAKWANA GIRISHBHAI NATHABHAI,KANTILAL AMBABHAI DAFDA,PRAVINBHAI RAGHUNATH DEVMURARI,SOMJIBHAI PETHABHAI PARMAR,RAZAKBHAI ALLARAKHABHAI CHOTIYARA,RAMILABEN GOVINDBHAI CHAUHAN,DIPAKBHAI KALABHAI MAKWANA,VAJA PREMJIBHAI DEVSHIBHAI,GOHEL RAJUBHAI BACHUBHAI,SAKHAT DHIRUBHAI HAMIRBHAI,KOTADIYA PRAKASHBHAI HAMIRBHAI,GOHEL JITUBHAI BHAGWANBHAI,PARMAR DEVSHIBHAI DAHYABHAI,PARMAR SAMUBEN KARSHANBHAI,BHANGI JASIBEN GABHABHAI,PARMAR RAJKUMAR BALABHAI	MS VIDHI J BHATT
1237	CA/1273/2019	09/05/2019	STATE OF GUJARAT,DISTRICT PRIMARY EDUCATION OFFICER,DEPUTY COMMISSIONER OF EDUCATION	,GOVERNMENT PLEADER	JAGDISHKUMAR JESANGLAL CHUDI,	MS VIDHI J BHATT
1238	CA/1274/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	RAMILABEN PUNJABHAI PARMAR,	MS VIDHI J BHATT
1239	CA/1275/2019	09/07/2019	KALUBHAI KALABHAI BAMANIYA,	MR UM SHASTRI	COLLECTOR,STATE OF GUJARAT THRU SECRETARY,DIVISONAL OFFICER PANCHAMAHAL	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1240	CA/1276/2019	09/05/2019	STATE OF GUJARAT,SALES TAX COMMISSIONER,ASSISTANT COMMISSIONER OF SALES TAX,DEPUTY TAX OFFICER,JOINT SALES TAX COMMISSIONER COMMERCIAL,ASSISANT SALES TAX COMMISSION-ER,ASSISTANT SALES TAX COMMISSIO-NER	,GOVERNMENT PLEADER	PURIBEN DINESHKUMAR SOLANKI,	
1241	CA/1277/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	NARENDRABHAI J PARMAR,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	MR MANOJ SHRIMALI
1242	CA/1278/2019	09/05/2019	STATE OF GUJARAT,JOINT VAT COMMISSIONER,COMMERCIAL TAX OFFICER	GOVERNMENT PLEADER	SHAIKH HUSSAIN GULAM RASUL SHAIKH,	MS VIDHI J BHATT
1243	CA/1279/2019	09/05/2019	STATE OF GUJARAT THROUGH SECRETARY,ASSISTANT COMMISSIONER OF COMMERCIAL TAX,ADDITIONAL COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER	KANTILAL PUNJABHAI MAKWANA,	MS VIDHI J BHATT
1244	CA/1280/2019	09/05/2019	STATE OF GUJARAT,SALES TAX COMMISSIONER,ASSITANT COMMISSIONER OF SALES TAX,DY. SALES TAX COMMISSIONER,ASSISTANT SALES TAX COMMISSIONER, KALOL,JOINT SALES TAX COMMISSIONER,DY. SALES TAX COMMISSIONER	GOVERNMENT PLEADER	HIRABHAI AJABHAI PARMAR,PURIBEN DINESHKUMAR SOLANKI,RATILAL HIRABHAI SOLANKI,BHANUBHAI SHIVABHAI RATHOD	
1245	CA/1281/2019	28/08/2019	KESARISINH PRATAPSINH VAGHELA,BAIRAJBA KESARISINH VAGHELA,RITABEN MAHENDRASINH VAGHELA,MINOR DHRUVRAJ MAHENDRASINH VAGHELA	NISHIT A BHALODI	JIGNESH ARJUNBHAI GOSAI,UTSAV VIDHYALAY,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR. ALKESH N SHAH
1246	CA/1282/2019	11/07/2019	HEMLATALBEN RAMESH ALIAS RAMNIKBHAI SOJITRA,VISHAL RAMESH ALIS RAMNIKBHAI SOJITRA,SURESH RAMESH ALIS RAMNIKBHAI SOJITRA,PARESH RAMESH ALIS RAMNIKBHAI SOJITRA,BHAGWANJIBHAI SAVDASBHAI SOJITRA,MANIBEN BHAGWANBHAI SOJITRA	NISHIT A BHALODI	HARIBHAI BADHABHAI RATHOD,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,NARSINH RANJITSINH JARIYA,CHOLAMANDALAM GENERAL INSURANCE CO. LTD,RANJANBEN P. MORI,UNITED INDIA INSURANCE CO. LTD,BHARAD ENGINEERING COLLEGE,MEGHJIBHAI LIMBABHAI	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR,MR ANKIT SHAH
1247	CA/1283/2019	09/05/2019	STATE OF GUJARAT THROUGH SECRETARY,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	GITABEN M PARMAR,	MR MANOJ SHRIMALI
1248	CA/1284/2019	12/07/2019	HAMIDABEN RAFIKBHAI JUNEJA,MINOR KHUSBOOBEN RAFIKBHAI JUNEJA,MINOR ARMAN RAFIKBHAI JUNEJA,FARIDABEN MUSABHAI JUNEJA,BIBIBEN MUSABHAI JUNEJA	NISHIT A BHALODI	TAHIRMIYA SAJIDMIYA KADARI,MAHAVIRSINH HARUBHA VAGHELA,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR KV GADHIA
1249	CA/1285/2019	09/05/2019	STATE OF GUJARAT,THE JOINT COMMISSIONER OF SALES TAX,THE ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	GANPATBHAI RAMANBHAI JADAV,	MS VIDHI J BHATT
1250	CA/1286/2019	12/07/2019	JENUBEN SALIMBHAI SUMARA,WASIM SALIMBHAI SUMRA,NAJMIN SALIMBHAI SUMRA,MINOR VAHIM SALIMBHAI SUMARA	NISHIT A BHALODI	ABDULRAJAK AHEMADBHAI SHEIKH,KASAMBHAI HUSHENBHAI SUMARA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
1251	CA/1287/2019	31/07/2019	MOHAMADKHA BASIRKHA PATHAN,BISMILLABIBI MOHAMMADKHA PATHAN,MAZHARKHA MOHAMMADKHA PATHAN	NISHIT A BHALODI	MAFATBHAI BABABHAI ZALA,GUJARAT STATE ROAD CORPORATION	RULE NOT RECD BACK,RULE SERVED
1252	CA/1288/2019	09/05/2019	STATE OF GUJARAT,ASSISTANT COMMISSIONER OF COMMERCIAL TAX,ADDITIONAL COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER	PRAVIN BACHUBHAI MAKWANA,	MS VIDHI J BHATT
1253	CA/1289/2019	09/05/2019	STATE OF GUJARAT,JOINT COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	PARMAR BABUBHAI MAPABHAI,	MS VIDHI J BHATT
1254	CA/1290/2019	09/05/2019	STATE OF GUJARAT,SALES TAX COMMISSIONER,ASSISTANT COMMISSIONER OF SALES TAX,DEPUTY TAX OFFICER,JOINT SALES TAX COMMISSIONER COMMERCIAL,ASSISANT SALES TAX COMMISSION-ER,ASSISTANT SALES TAX COMMISSIO-NER	GOVERNMENT PLEADER	RATILAL HIRABHAI SOLANKI,	
1255	CA/1291/2019	09/05/2019	STATE OF GUJARAT,COMMERCIAL TAX COMMISSIONER,JOINT COMMERCIAL TAX COMMISSIONER	GOVERNMENT PLEADER	RAJNIKANT N. PATEL,HITESH KANJIBHAI MAKWANA,BHANUPRASAD KALIDAS SOLANKI,VIKRAM DANJIBHAI SOLANKI,JITENDRA KALIDAS SOLANKI,NARESHBHAI PARESHBHAI BIRAVAT	MS VIDHI J BHATT

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1256	CA/1292/2019	12/07/2019	MADHUBHAI JAYSUKHBHAI JAGANI,JITENDRABHAI JAYSUKHBHAI ALIAS JESUKHBHAI JAGANI,SAPNABEN JAYSUKHBHAI ALIAS JESUKHBHAI JAGANI,NIKUNJ JAYSUKHBHAI ALIAS JESUKHBHAI JAGANI	NISHIT A BHALODI	YUNUS NURMOHMMAD SUMARA,SUPERINTENDENT OF POLICE,NATIONAL INSURANCE CO. LTD	RULE SERVED
1257	CA/1293/2019	09/05/2019	STATE OF GUJARAT - THROUGH SECRETARY,JOINT COMMERCIAL TAX COMMISSIONER,COMMERCIAL TAX OFFICER	GOVERNMENT PLEADER	MANOJKUMAR PRADIPKUMAR JADAV,	MS VIDHI J BHATT
1258	CA/1294/2019	13/09/2019	PANKAJBHAI BHIMJIBHAI HIRPARA,	NISHIT A BHALODI	RAGHUBHAI NAVALBHAI JADEJA,MAGANLAL JIVRAJBHAI VORA,BHARATBHAI GORDHANBHAI SANGHANI,NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MS. SHIVANGI M RANA,PAULOMEE M MEHTA
1259	CA/1295/2019	09/05/2019	STATE OF GUJARAT,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	DHARMESH CHAMPAKLAL SOLANKI,	MS VIDHI J BHATT
1260	CA/1296/2019	31/07/2019	BHARATSINH MANSINH SOLANKI,	(CHETANKUMAR K SHAH)	JAYESHKUMAR SAMATSINH BARIA,SANTOKBHAI CHANDUBHAI PARMAR,NATIONAL INSURANCE CO. LTD.	RULE SERVED
1261	CA/1297/2019	09/05/2019	STATE OF GUJARAT,THE SALES TAX COMMISSIONER,ASSISTANT COMMISSIONER OF SALETAX	GOVERNMENT PLEADER	MANJULABEN J PARMAR,	MS VIDHI J BHATT
1262	CA/1298/2019	09/05/2019	STATE OF GUJARAT,THECOMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALETAX	GOVERNMENT PLEADER	GITABEN MAHENDRABHAI RATHOD,	MS VIDHI J BHATT
1263	CA/1299/2019	10/07/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITAITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALABHAI JENABHAI SOLANKI,	MR VIJAY N RAVAL
1264	CA/1300/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER,STATE OF GUJARAT,COMMISSIONER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHRIMALI LAXMANBHAI PREMJIBHAI,BAROLIYA PURUSHOTTAMBHAI MANDAS,MEVADA MANJIBHAI MEGHJIBHAI,DODIYA CHANDUBHAI BACHUBHAI,DINUBHAI N MARU,GOHIL RANJIT RAYSINGBHAI,GOBARBHAI BHIKHABHAI DATHIYA,KHEDRA ANIL RAMJIBHAI,GALOLIYA VRUJLAL BALUBHAI,KALU GOVINDBHAI VADHER,DHIRUBHAI MANJIBHAI ZAPADIYA,JAYESH RAMJI SHINGALA	MS VIDHI J BHATT
1265	CA/1301/2019	09/05/2019	STATE OF GUJARAT,SALES TAX COMMISSIONER,ASSISTANT COMMISSIONER OF SALES TAX,DEPUTY TAX OFFICER,JOINT SALES TAX COMMISSIONER COMMERCIAL,ASSISANT SALES TAX COMMISSION-ER,ASSISTANT SALES TAX COMMISSIO-NER	GOVERNMENT PLEADER	HIRABHAI AJABHAI PARMAR,PURIBEN DINESHKUMAR SOLANKI,RATILAL HIRABHAI SOLANKI	
1266	CA/1302/2019	24/09/2020	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITAITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIR OF DAHYABHAI DEVABHAI DOLATSINH DAHYABHAI,SANJULABEN DOLATSINH SOLANKI,VIJAYSINH DOLATSINH SOLANKI,NATVARSINH DOLATSINH SOLANKI,MOHHABATSINH DOLATSINH SOLANKI,SHUSILABEN DOLATSINH SOLANKI	UNSERVED EXPIRED (R),MR VIJAY N RAVAL
1267	CA/1303/2019	07/10/2020	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITAITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAGANBHAI SHIVABAHI,RATANBHAI SHIVABHAI,BUNIBEN RATANBHAI SOLANKI,KALABHAI RATANBHAI SOLANKI,SALAMBHAI RATANBHAI SOLANKI,NANDABEN RATANBHAI SOLANKI,RANGUBEN RATANBHAI SOLANKI	MR VIJAY N RAVAL
1268	CA/1304/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	,GOVERNMENT PLEADER	NIRMALABEN MULJIBHAI PARMAR,	MR MANOJ SHRIMALI
1269	CA/1306/2019	09/05/2019	STATE OF GUJARAT THROUGH SECRETARY,THE ASSISTANT COMMISSIONER OF COMMERCIAL TAX	,GOVERNMENT PLEADER	KANTILAL PUNJABHAI MAKWANA,	MS VIDHI J BHATT
1270	CA/1307/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	GAURIBEN PANACHAND VAGHELA,	
1271	CA/1308/2019	09/05/2019	STATE OF GUJARAT THROUGH SECRETARY,ASSISTANT COMMISSIONER OF COMMERCIAL TAX,ADDITIONAL COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER	VASANT JAMNADAS MASHRU,	MS VIDHI J BHATT

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1272	CA/1309/2019	10/07/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITAITON OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MALABHAI HARIBHAI SOLANKI,	MR VIJAY N RAVAL
1273	CA/1310/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	,GOVERNMENT PLEADER	PARMAR MUKESHKUMAR JIVANLAL,JADAV NIKESHKUMAR MAFATLAL,JADAV HARSHAD KUMAR GAMABHAI,AMRUTBHAI SHANKERLAL CHAUHAN,PAREKH PINAKIN NATVARLAL	MS VIDHI J BHATT
1274	CA/1311/2019	09/05/2019	STATE OF GUJARAT,JOINT SALES TAX COMMISSIONER	,GOVERNMENT PLEADER	TALAPADA JYOTIBEN NANJIBHAI,PARMAR VINABEN DAHYABHAI,SOMESHWAR KAPIL JASWANTBHAI	MS VIDHI J BHATT
1275	CA/1312/2019	09/05/2019	STATE OF GUJARAT,ASST. COMMISSIONER OF COMMERCIAL,ADDTIONAL COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER	HARJIBHAI B RABARI,	MS VIDHI J BHATT
1276	CA/1313/2019	09/05/2019	STATE OF GUJARAT,THE JOINT COMMISSIONER OF SALES TAX,THE ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	JAGDISH R JADAV,	MS VIDHI J BHATT
1277	CA/1314/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER OF HEALTH,REGIONAL DEPUTY DIRECTOR,SUPERINTENDENT	GOVERNMENT PLEADER	DAYABEN BECHARBHAI BABARIYA,	
1278	CA/1315/2019	09/05/2019	STATE OF GUJARAT,DEPUTY COMMISSIONER,ADDTIONAL COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER	NANDABEN SHANKERLAL MAKWANA,	MS VIDHI J BHATT
1279	CA/1316/2019	09/05/2019	STATE OF GUJARAT,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	RAMESHBHAI HARIBHAI VELARI,	MS VIDHI J BHATT
1280	CA/1317/2019	09/05/2019	STATE OF GUJARAT,COMMISSIONER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAUHAN KANTIBHAI BHEMABHAI,KISANBHAI RAJABHAI RATHOD,PARMAR ISHWARBHAI BHIKHABHAI,CHAMAR NATVARBHAI NATHABHAI,CHAMAR MULJIBHAI MAVJIBHAI,BHANGI KANABHAI BABUBHAI,BHANGI KOKILABEN DAHYABHAI,SOLANKI RAMESHBHAI VECHATBHAI,NARESHKUMAR MAHENDRABHAI ZALA,PARMAR NATVARLAL VALJIBHAI,PARMAR SURESHBHAI JETHALAL,PRAVINBHAI CHAMANBHAI PARMAR,RAMILABEN RATILAL SOLANKI,GIRISHBHAI CHHAGANBHAI WAGHELA	MS VIDHI J BHATT
1281	CA/1318/2019	09/05/2019	STATE OF GUJARAT,THE JOINT COMMISSIONER OF SALES TAX,ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER	PARMAR HIMATBHAI MAGANBHAI,	MS VIDHI J BHATT
1282	CA/1320/2019	09/05/2019	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER	GUJARAT RAJYA ANSHKALIN KARMACHARI MANDAL THRO GENERAL,	MR GAURAV K MEHTA
1283	CA/1321/2019	09/05/2019	STATE OF GUJARAT,DIRECTOR - MEDICAL AND HEALTH SERVICES	GOVERNMENT PLEADER	PREMJIBHAI BABABHAI DABHI,GAJENDRASINH BHARATSINH ZALA,HIMATLAL NAGARDAS DHAMEL,LAXMAN MOTIBHAI MAKWANA,MUKESHBHAI LALJIBHAI SOLANKI,HARSHADBHAI JADAVBHAI VAGHELA,MAHESHBHAI DEVJIBHAI VAGHELA,ISHWARBHAI MAVJIBHAI MAKWANA,MOHHABATSINH SHIVUBHA RATHOD,SURESHBHAI KANTILAL PARMAR,PRAVINBHAI BACHUBHAI DABHI,NAVINBHAI LABHUBHAI VAGHELA,LALITKUMAR DEVSIBHAI SOLANKI,PANKAJBHAI VAGHELA	,MR PH PATHAK

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1284	CA/1322/2019	09/05/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	JAYANTIBHAI BABARABHAI HARIJAN,SHASHIKANT MAGANBHAI GOHIL,DINESHBHAI SHANABHAI CHAUHAN,RAJESHBHAI UDESING VAGHELA,HANSABEN ISHWARBHAI HARIJAN,KUNJBIHARI KANTIBHAI JADAV,SAVITABEN DAHYABHAI HARIJAN,MAHEPBHAI AMULBHAI VAGHELA,PRAKASHBHAI RAMEPBHAI PARMAR,JASHIBEN JAVARBAHAI HARIJAN,KAUSHIKBHAI CHIMAANBHAI BHANGI,NARMADABEN SOMABHAI VAGHELA,JAYABEN NARANBAHAI VAGHELA,JAYESHKUMAR BALJIBHAI VAGHELA,KAILASHBEN BUDHABHAI HARIJAN	MS VIDHI J BHATT
1285	CA/1323/2019	27/06/2019	PRAHLADBHAI AMBALAL PATEL,	MR IRSHADAHMAD B MEV,MR SHARIF H SHAIKH	RATILAL AATMARAM KRISTY,NILESHKUMAR SAVJIKUMAR PATEL	,MR OMKAR C DAVE
1286	CA/1324/2019	17/10/2019	GAS AUTHORITY OF INDIA PVT LTD, VADODARA,	MR VISHWAS K SHAH	JAYSHREE BALDEVBHAI PATEL,KIRTIBEN BALDEVBHAI PATEL,GHANSHYAMBHAI BALDEVBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED BY DS
1287	CA/1325/2019	20/11/2019	GAS AUTHORITY OF INDIA PVT LTD,	MR VISHWAS K SHAH	DECEASED MAGANBHAI MOHANBHAI PATEL THROUGH LEGAL HEIRS,RAMANBHAI MOHANBHAI PATEL,LAXMIBEN ALIAS BHIKHIBEN MOHANBHAI,HANSABEN MOHANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,USHABEN MAGANBHAI,MANJULABEN MAGANBHAI,ANILBHAI MAGANBHAI PATEL,RITABEN MAGANBHAI PATEL,SANGITABEN MAGANBHAI PATEL	,RULE SERVED BY DS,MR KM SHETH
1288	CA/1327/2019	20/06/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HAMESH C NAIDU	SNEHAL BALDEVBHAI PATEL,LAXMANBHAI BHIKHABHAI DABHI,STATE OF GUJARAT	
1289	CA/1329/2019	25/07/2019	VELJIBHAI KARSANBHAI AHIR,	MR.HIREN M MODI	GHANSHYAM CHUNILAL THACKER,RANJANBEN GHANSHYAM THACKER,NEW INDIA INSURANCE CO LTD	RULE SERVED
1290	CA/1331/2019	09/05/2019	MACRO POLYMERS PV LTD THRU AUTHORIZED OFFICER AVANISH ROHITBHAI NAGORI,	MR YATIN SONI	BUDHABHAI PUNJABHAI MAKWANA,RAMILABEN DAUGHTER OF PUNJABHA AND WIFE OF RAMSANGBHAI,KOKILABEN WIDOW OF PRABHAITBHAI PUNJABHAI,KALPESHBHAI PRABHATBHAI MAKWANA,SAROJBHAI D/O PRABHATBHAI and W/O RAMESHBHAI,BHAVNABEN D/O PRABHATBHAIand W/O ARJUNBHAI,RAJUBHAI MAFATBHAI PUNJABHAI MAKWANA,BHUPATBHAI KALAJI THAKOR,RAMANJI KALAJI THAKOR,POPATJI KALAJI THAKOR,GOVINDJI KALAJI THAKOR,DASHRATHJI KALAJI THAKOR,OGHIBEN D/O GANDAJI W/O CHAMANJI,) LEELABEN WIDOW OF KANTIJI RAJAJI,HIRABEN DAUGHTEROF KANTIJI THAKOR,MENABEN DAUGHTEROF KANTIJI THAKOR,KAILASHBEN DAUGHTEROF KANTIJI THAKOR,ASHABEN DAUGHTEROF KANTIJI THAKOR,AMBARAMBHAI RAJABHAI THAKOR,BHATHIBHAI RAJABHAI THAKOR,REKHABEN DAUGHTEROF KANTIJI THAKOR,SAJANBEN WIDOW OF DECEASED PRATAPBHAI CHIKABHAI,AMBARAMBAHI PRATAPBHAI THAKORE,BABUBHAI PRATAPBHAI THAKORE,RAMESHBHAI PRATAPBHAI THAKORE,LEELABEN WIDOW OF PRABHATBHAI CHIKABHAI,SHANTABEN WIDOW OF ATMARAMBHAI CHIKABHAI,SHANKARBHAI ATMARAM @ SHAKARABHAI ATMARAM THAKORE,ALUJI ATMARAMBHAI THAKOR,SANKABHAI KARSHANBHAI DESAI,TAPASVI ARVINDBHAI,SANTOKBEN ARVINDBHAI PATEL,ARUNKUMAR PRATAPSINH SETH	,DELETED,MR MM TIRMIZI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1291	CA/1332/2019	21/08/2019	PARTH BHARATBHAI BRAHMBHATT,	MR VISHAL T. PATEL	AHMEDABAD MUNICIPAL CORPORATION,DY. MUNICIPAL COMMISSIONER (ADMIN),VOTER REGISTRATION OFFICER	NOTICE SERVED BY DS,MR HAMESH C NAIDU
1292	CA/1333/2019	28/08/2019	ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	JAYKUMAR ALIAS DHARMESHKUMAR DEVASHIBHAI PATEL,IRFANBHAI SULEMANBHAI MANSURI,SAFIMAHAD ALIBHAI MANSURI,BHARATKUMAR PRABHUBHAI PATELIYA,JIGNESHKUMAR MANUBHAI SHANKARLAL PATEL,MANJULABEN BABUBHAI PATEL	RULE SERVED
1293	CA/1334/2019	20/09/2019	KANJIBHAI RAVJIBHAI DHOLIYA,	MR. BHAUMIK DHOLARIYA	RATILAL MULCHANDBHAI PATEL,LEGAL HEIRS OF DECEASED JAGUBHAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,PRAVINABEN WD/O JAGUBAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,USHABEN D/O JAGUBAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,JAGRUTIBEN D/O JAGUBAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,RUPALBEN D/O JAGUBAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,NIMISHABEN D/O JAGUBAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,PURVESHKUMAR S/O JAGUBAI URFE JAGDISHBHAI MULCHANDBHAI PATEL,SHIVANIBEN CHIRAGBHIA BEING MIONR THRU CHIRAG NANUBHAI PATEL,L/H OF DECESED THAKORBHAI MULCHANDBAHI PATEL,SHANTABEN WD/O THAKORBHAI,BHUPENDRA THAKORBHAI PATEL,KOKILABEN D/O OF THAKORBHAI AND WIFE OF MAHESHKUMAR ZAVERBHAI PATEL,JAYMANBEN D/O OF THAKORBHAI AND WIFE OF ASHVINBHAI VANMALI PATEL,RITABEN D/O OF THAKORBHAI AND WIFE OF MUKESHBHAI AMBUBHAI PATEL,NAYYNBEN D/O OF THAKORBHAI AND WIFE OF JAYESHBHAI DAHYABHAIPATEL	,NOTICE SERVED,NOTICE SERVED BY DS
1294	CA/1335/2019	25/07/2019	VARSHABA W/O KRUSHNASINH RANA,	MR Y J PATEL	JAYDEEPSINH NARENDRASINH JADEJA,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED
1295	CA/1336/2019	28/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HETALBEN GIRISHBHAIJADAV,SAIYAD MUNNIRBHAI UMARBHAI,UMRAVBIBI ABDULMAJID MANSURI,MAHENDRASINH LAXMANSINH GOHIL	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
1296	CA/1337/2019	25/07/2019	KRISHNABA W/O NARENDRASINH JADEJA,	MR Y J PATEL	JAYDEEPSINH NARENDRASINH JADEJA,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED
1297	CA/1338/2019	09/08/2019	NITINBHAI PRABHUBHAI PATEL,	MR. YOGENDRA THAKORE	GIRISHKUMAR MANILAL PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,PRABHUBHAI SOMABHAI PATEL,RAMESHBHAI NARSINHDAS PATEL,INSURANCE COMPANY OF SCOOTER NO. GJ-01-DN-8085- NONE	,RULE SERVED
1298	CA/1339/2019	28/08/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HETALBEN GIRISHBHAI JADAV,SAIYAD MUNNIRBHAI UMARBHAI,UMRAVBIBI ABDULMAJID MANSURI,MAHENDRASINH LAXMANSINH GOHIL	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
1299	CA/1340/2019	27/02/2020	MADHUSINH BHALABHAI PARMAR,	(CHETANKUMAR K SHAH)	PUSHPARAJ CHANDRASINH RATHOD,CHANDRASINH PRAVATSINH RATHOD,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR ANAL S SHAH
1300	CA/1341/2019	22/07/2019	PRABHUBHAI SOMABHAI PATEL,	MR. YOGENDRA THAKORE	GIRISHKUMAR MANILAL PATEL,GUJARAT STATE ROAD TRANSPORT CORPORATION,RAMESHBHAI NARSINHDAS PATEL,INSURANCE COMPANY OF SCOOTER NO. GJ-01-DN-8085- NONE	,NOTICE SERVED
1301	CA/1342/2019	23/01/2020	MAHENDRASINH KIRVATSINH RATHOD,	(CHETANKUMAR K SHAH)	DINESHKUMAR KHUMANSINH RATHOD,ANILKUMAR KHUMANSINH RATHOD,BAJAJ ALLIANZ GENERAL	RULE SERVED,MS VIDHI J BHATT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1302	CA/1344/2019	11/07/2019	MITESH BABUBHAI GHELANI,	JENIL M SHAH	GIRUBHA DANUBHA GOHIL,SATYAPALSINH PRUTHVISINH JADEJA,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1303	CA/1345/2019	10/05/2019	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MR RATHIN P RAVAL	LH OF DECD JESANGBHAI POCHABHAI BHAGAT,KALIDAS ALIAS MAHESHBHAI MANGABHAI VASAVA,ORIENTAL INSRUANCE COMPANY LTD(DELETED)	,RULE SERVED
1304	CA/1346/2019	25/06/2019	MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,	MR DEEP D VYAS	BHARATKUMAR PUSHOTTAMBHAI THAKKAR,ANKIT BHARATKUMAR THAKKAR,VAISHALI BHARATKUMAR THAKKAR	RULE SERVED
1305	CA/1347/2019	09/05/2019	DHAVAL ANILBHAI PATEL,	MR KB PUJARA	NIYATIBEN W/O DHAVALBHAI PATEL D/O MAHENDRABHAI RAMANBHAI PATEL,	MR CHIRAG B PATEL
1306	CA/1349/2019	28/08/2019	MANSUKHLAL BACHUBHAI VAISHNAV,JASWANTIBEN BACHUBHAI VAISHANAV,GITABEN BACHUBHAI VAISHNAV,RAMABEN BACHUBHAI VAISHNAV,DHIRAJLAL BACHUBHAI VAISHNAV	,MR KARTIK V PANDYA	MADHYAMIK SHIKSHAK SARVODYA GHAR BANDHNARI MANDALI LTD,	MR ASHISH M DAGLI
1307	CA/1350/2019	30/08/2019	HARKISHORBHAI B BARCHHA(DELETED),MAGANLAL M. THAKKAR,MINABEN M. GHELANI,SURESHBHAI A. KOTAK,APOORVABHAI H. MANEK,HIRALALBHAI CHUNILALBHAI MANEK,NAVINBHAI VALJIBHAI THACKER,RAMKUMAR HARKISHORBHAI BACCHCHA	MR HRIDAY BUCH	PARUL CORPORATION THRU. PARTNER HEMANTBHAI P. JOSHI,	SERVED BY AFFIX(N)
1308	CA/1351/2019	22/08/2019	TARABEN SHAILESHBHAI SODHA LHR OF DECD SHAILESHBHAI JENABHAI SODHA,	MR VAIBHAV N SHETH	VISHNUPRASAD GHASIRAM AGRAWAL,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY,SHARDABEN JENABHAI SODHA,LALSINH NATVARSINH RAULJI,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY	RULE SERVED,SERVED BY AFFIX. (R)
1309	CA/1352/2019	24/01/2020	MINAXIBEN JASHWANTSINH RAWAT,MINOR PRIYANKABEN JASHWANTSINH RAWAT,MINOR VISHALSINH JASHWANTSINH RAWAT,PRATAPSINH GAMALSINH RAWAT,LAXMIBEN PRATAPSINH RAWAT	NISHIT A BHALODI	SURESHBHAI MASURBHAI VASAVA,MOHMMAD HANIF SHAKURAHMED SHAIKH,TATA AIG GENERAL INSURANCE CO LTD	NOTICE UNSERVED,RULE SERVED,RULE UNSERVED
1310	CA/1353/2019	24/01/2020	JAYABEN PRAVINBHAI MOLIYA,MINOR BHAUTIK PRAVINBHAI MOLIYA,MINOR SHITAL PRAVINBHAI MOLIYA,ODHAVJIBHAI SAMJIBHAI MOLIYA,PREMIBEN ODHAVJIBHAI MOLIYA	NISHIT A BHALODI	HARIBHAI BADHABHAI RATHOD,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,NARSINH RANJITSINH JARIYA,CHOLAMANDALAM GENERAL INSURANCE CO. LTD,RANJANBEN P. MORI,UNITED INDIA INSURANCE CO. LTD,BHARAD ENGINEERING COLLEGE,MEGHJIBHAI LIMBABHAI	,RULE SERVED,MR VIBHUTI NANAVATI,MR PALAK H THAKKAR,MR ANKIT SHAH
1311	CA/1354/2019	17/07/2019	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	VISHWAKARMA INDUSTRIES,	RULE SERVED BY DS
1312	CA/1355/2019	17/07/2019	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	REGAL ENTERPRISE,RECOVERY OFFICER	RULE SERVED,RULE SERVED BY DS,DS AFF.NOT FILED (R)
1313	CA/1356/2019	25/07/2019	HALIMABEN BASIRBHAI SHAIKH,NAEEMBHAI BASIRBHAI SHAIKH,ALTAFBHAI BASIRBHAI SHAIKH,MOHAMAD AMINBHAI BASIRBHAI SHAIKH	NISHIT A BHALODI	JAYRAJBHAI BADHUBHAI BASIYA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,MS SEJAL K MANDAVIA
1314	CA/1357/2019	25/07/2019	AMBABHAI KARKHABHAI CHAUDHARY (PATEL),	NISHIT A BHALODI	LAKHAMAN HIRA PATEL,KESHARA VARJANG PATEL,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,MR CHIRAYU A MEHTA
1315	CA/1358/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BABARBHAI GIRDHARBHAI,	MR VIJAY N RAVAL
1316	CA/1362/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BABARBHAI GIRDHARBHAI,	MR VIJAY N RAVAL
1317	CA/1363/2019	25/07/2019	KOTHARI BOCHASANVASI AKSHAR PURSHOTAM SANSTHAN,RAMESHBHAI BHAGUBHAI MAKWANA	MR. MAULIK M SONI	MANIBHAI SOMABHAI PARMAR,	MR VAIBHAV N SHETH

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1318	CA/1364/2019	01/10/2019	SNEHA DEVANG SHAH,	MR DEEP D VYAS	NEW INDIA ASSURANCE CO LTD,BIPINCHANDRA MAGANLAL SHAH,JAYVANTIBEN BIPINCHANDRA SHAH,VIKAS BIPINCHANDRA SHAH	RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA,MR N R DESAI,RUSHABH H MUNSHAW
1319	CA/1365/2019	17/01/2020	KOKILABEN BHIKHABHAI KHANT,RAMILABEN BHIKHABHAI KHANT,VIMLABEN BHIKHABHAI KHANT,MINOR HITESHBHAI BHIKHABHAI KHANT,MINOR RANJANBEN BHIKHABHAI KHANT,HIMATBHAI MOTIBHAI KHANT,KALIBEN HIMATBHAI KHANT	MR VAIBHAV N SHETH	NAYAK SANJAYKUMAR DAHYABHAI,KAMLESHKUMAR MAGANLAL PARMAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	RULE SERVED
1320	CA/1369/2019	11/07/2019	GEETABEN JAYESHBHAI SATASIYA,MINOR VISHWABEN JAYESHBHAI SATASIYA,MINOR HEMANG JAYESHBHAI SATASIYA,BABUBHAI RAGHAVBHAI SATASIYA,SAMJUBEN BABUBHAI SATASIYA	MR TUSHAR L SHETH	HARPALSINH KIRITSINH JADEJA,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	RULE SERVED,MS VIDHI J BHATT
1321	CA/1370/2019	11/07/2019	CHANDRAVADAN SHANABHAI PAREKH,	(CHETANKUMAR K SHAH)	JASHVANTSINH ANDARSINH SOLANKI,RAKESHBAHI BALVANTSINH RAOLAJI,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD	RULE SERVED,MR PRADIP J PATEL
1322	CA/1371/2019	13/03/2020	PUNAM JITENDRABHAI GODHAVI,	MS JK HINGORANI	RELIANCE GENERAL INSURANCE COMPANY LTD,RAJAKKHAN CHAMAN,SHISHRAM GANPATRAM,RUKMANI GOPALDAS DARIYANI	SERVED BY AFFIX. (R),RULE UNSERVED,MR VIBHUTI NANAVATI
1323	CA/1373/2019	30/07/2019	MANILAL BHAGWANBHAI PATEL,DAHIBEN MANILAL PATEL SINCE DECEASED THRU L/H VARSHABENMANILAL PATEL,VARSHABEN MANILAL PATEL	MR DIPAK R DAVE	STATE OF GUAJRAT THRU SECRETARY,SECRETARY,COLLECTOR, GANDHINAGAR	GOVERNMENT PLEADER
1324	CA/1374/2019	30/07/2019	DAHYABHAI MANILAL PATEL,	MR DIPAK R DAVE	STATE OF GUAJRAT THRU SECRETARY,SECRETARY,THE COLLECTOR,	GOVERNMENT PLEADER
1325	CA/1375/2019	25/06/2019	HOTEL FOILAGE,	MR PREMAL S RACHH	REGIONAL DIRECTOR ESI CORPORATION,	RULE SERVED
1326	CA/1376/2019	23/07/2019	KARUNABEN NAGARGIRI APARNATHI,	MR HARESH N JOSHI	HARUN HUSHEN HERANJA,DEVABHAI SAMATBHAI KODIYATAR,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	RULE SERVED
1327	CA/1377/2019	26/11/2019	MANJULABEN RAJENDRAKUMAR PURNAVAIRAGI,VAISHALIBEN RAJENDRAKUMAR PURNAVAIRAGI,ANANDBHAI RAJENDRAKUMAR PURNAVAIRAGI,KANAIYALAL LALDASBHAI PURNAVAIRAGI,VIJAYABEN KANIYALAL PURNAVAIRAGI(DELETED)	MR TUSHAR L SHETH	BHARATKUMAR DURGAPRASAD JAISWAL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED
1328	CA/1378/2019	17/07/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL MANILAL BHEMJIBHAI,PATEL NARENDRABHAI PUNAMCHAND	MR VIJAY N RAVAL
1329	CA/1379/2019	17/07/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAYJIBHAI HIRABHAI,PATEL HARIDASBHAI DAYALBHAI	MR VIJAY N RAVAL
1330	CA/1380/2019	17/07/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAMABHAI JAVRABHAI,	MR VIJAY N RAVAL
1331	CA/1382/2019	24/01/2020	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	VALAMBHAI FULABHAI DINDOR,PANKAJKUMAR KESHABHAI KATARA,DAHYABHAI LALABHAI KHANT	RULE NOT RECD BACK,RULE SERVED
1332	CA/1383/2019	28/06/2019	LEGAL HEIRS OF PATEL SENDHABHAI BECHARDAS,PATEL DINESHBHAI SENDHABHAI,PATEL SANTABEN SENDHABHAI,PATEL RAMESHBHAI SENDHABHAI,PATEL PRAVINBHAI SENDHABHAI,PATEL SUREKHABEN SENDHABEN	JAY R SHAH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
1333	CA/1384/2019	28/06/2019	PATEL JAYANTIBHAI REVABHAI,	JAY R SHAH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
1334	CA/1385/2019	22/07/2019	SANJAYKUMAR RAMESHBAHI RATHOD,	HCLS COMMITTEE,MR AV NAIR	RASHMI SANJAYKUMAR RATHOD,	MS.P J.JOSHI,HCLS COMMITTEE
1335	CA/1386/2019	19/08/2019	JAYESHKUMAR SHANABHAI VARIYA,	MR SAMIR AFZAL KHAN	DAKSHABEN JAYESHBHAI VARIYA D/O KANUBHAI RANCHHODBHAI VARIYA,	HCLS COMMITTEE,MS NEHA C SHUKLA

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1336	CA/1387/2019	26/07/2019	TUSHARKUMAR RAJARAM PATEL,	(CHETANKUMAR K SHAH)	MAHENDRABHAI RAWAJIBHAI THAKOR,AJANA RAJESHBHAI MACHHI,THE NEW INDIA INSURANCE CO. LTD.	RULE SERVED
1337	CA/1388/2019	09/08/2019	DAKSHIN GUJARAT VIJ COMPANY LIMITED,DAKSHIN GUJARAT VIJ COMPANY LIMITED	MR DIPAK R DAVE	SUDHABEN WD/O ASHVINBHAI GOYANI,CHERIL ASHVINBHAI GOYANI,MINOR ANSH ASHVINBHAI GOYANI,PARVATIBEN TULSIBHAI GOYANI	RULE SERVED,MR.HIREN M MODI
1338	CA/1389/2019	11/07/2019	KAILASHBEN WD/O PARVATBHAI NAYAK,ARJUNBHAI NANABHAI NAYAK,PARVATIBEN ARJUNBHAI NAYAK	MR.HIREN M MODI	JASHPALSINH SHANKARBHAI BARIA,BHIKHABHAI PUNJABHAI RATEDA,THE NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
1339	CA/1390/2019	22/08/2019	GUJARAT STATE TRANSPORT CORPORATION LTD,	MS SEJAL K MANDAVIA	NIRAJ SUBODH BHAI SHAH,ANWAR BHAI IBRAHIM BHAI MANSURI	RULE SERVED,MR KRUNAL G PATEL
1340	CA/1391/2019	23/07/2019	SOUMYAJIT DIBYAJIT MITRA,	MR DEVARSHI C SHAH	INDRAJIT DASRATHSINH JADEJA,PRITIBEN DEEPAKBHAI VED,THE NATIONAL INSURANCE COMPANY LIMITED,MAHESHBHAI AJABHAI MUDHAVA	RULE SERVED
1341	CA/1392/2019	11/07/2019	MANJULABEN SUNILBHAI CHANDANA WD/O LATE SUNILBHAI BABUBHAI CHANDANA,SANJAYKUMAR SUNILBHAI CHANDANA S/O LATE SUNILBHAI CHANDANA,MAHULKUMAR SUNILBHAI CHANDANA S/O LATE SUNILBHAI BABUBHAI CHANDANA,KAJALBEN SUNILBHAI CHANDANA D/O LATE SUNILBHAI BABUBHAI CHANDANA,SARASWATIBEN SUNILBHAI CHANDANA D/O LATE SUNILBHAI BABUBHAI CHANDANA,TIJLIBEN BABUBHAI CHANDANA M/O LATE SUNILBHAI BABUBHAI CHANDANA	MR.HIREN M MODI	IBRAHIM KASAM SANA,VALABHAI RAVABHAI JATIYA,THE NATIONAL INSURANCE COMPANY LTD,RAMJIBHAI RAVJIBHAI AHIR,H.D.F.C. AGRO. GENERAL INSURANCE COMPANY LTD.	RULE SERVED
1342	CA/1393/2019	30/08/2019	BHIKHABHAI KALIDAS RATHOD(HALPATI),LALIBEN BHIKHABHAI RATHOD(HALPATI),RAMESHBHAI BHIKHABHAI RATHOD(HALPATI),RITABEN BHIKHABHAI RATHOD(HALPATI)	MR.HIREN M MODI	ANILKUMAR PRAKASHCHANDRA SHAH,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MS ROMA I FIDELIS
1343	CA/1395/2019	18/06/2019	NEW INDIA ASSURANCE CO LTD,	MR TANMAY B KARIA	RAVJI GOVIND KOLI,KATHAN PANCHA KOLI,GOVERNMENT OF GUJARAT,DEPUTY CONSERVATOR OF FOREST	,MR. HEMAL SHAH
1344	CA/1396/2019	18/06/2019	NEW INDIA ASSURANCE CO LTD,	MR TANMAY B KARIA	KARMAN KARSAN KOLI,KATHAN PANCHA KOLI,GOVERNMENT OF GUJARAT,DEPUTY CONSERVATOR OF FOREST	,MR. HEMAL SHAH
1345	CA/1397/2019	31/07/2019	UNITED INDIA INSURANCE CO.LTD,	MR VC THOMAS	VESTABHAI POHALIYA VASAVA,NAKTIBEN VESTABHAI VASAVA,AJITSINH BHARAT SINH DHARIYA,AJITSINH KHUMANSINH SINDHA	RULE SERVED,MR DN PANDYA
1346	CA/1399/2019	22/08/2019	GANPATSINH BHIMSINH VAGHELA,ANANDBEN GANPATSINH VAGHELA,REKHABEN PRAVINSINH VAGHELA,MINOR MAHAVIRSINH PRAVINSINH VAGHELA	NISHIT A BHALODI	JIGNESHPURI ASHWINPURI GOSAI,UTSAV VIDHYALAY,NATIONAL INSURANCE CO LTD,L/H OF DECD MAHENDRASINH VAGHELA,KESARISINH PRATAPSINH VAGHELA,BAIRAJBA KESARISINH VAGHELA,RITABEN MAHENDRASINH VAGHELA	,RULE SERVED,MR. ALKESH N SHAH
1347	CA/1400/2019	19/11/2019	LAXMANBHAI RAMBHAI JALU,	MR MANAN A SHAH	DAKSHIN GUJARAT VIJ CO LIMITED,	MR RITURAJ M MEENA
1348	CA/1401/2019	06/03/2020	ABDULLAMIYA JAFARALI SAIYED,	MR.HIREN M MODI	SUKHVINDRSING HARBANSSING,KULJITSING KEHARSING,SHRI RAM GENERAL INSURANCE COMPANY LTD,FARUK ABDULGANI KANJARIYA,IFFCO TOKIO GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
1349	CA/1402/2019	22/08/2019	ALKABEN WD/O MANSANGBHAI NARANBHAI DARJI (GOHIL),VIKRAMBHAI S/O MANSANGBHAI NARANBHAI DARJI (GOHIL),NARANBHAI RAMSINGBHAI DARJI (GOHIL),GODAVARIBEN W/O NARANBHAI RAMSINGBHAI DARJI (GOHIL)	KAASH K THAKKAR	SHRIRAMRATN CHANDIRAM SHARMA,UNITED INDIA INSURANCE COMPANY LTD,THAVRECHA SHIVABHAI MAFABHAI	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1350	CA/1403/2019	13/03/2020	GOPALBHAI DAHYABHAI PATEL,	MR JIGAR M PATEL	LEGAL HEIRS OF DECEAED HOTHAJI RANCHODJI,DECD KHODAJI LILAJI THROUGH LHR,DECD CHUNIBHAI BHALABHAI PATEL THROUGH LHR,RAMESHBHAI LALLUBHAI DESAI,MALTIBEN MUKUNDBHAI DESAI,DIPAKBHAI NAVINCHANDRA GODIYAWALA,SATISHBHAI BABUBHAI SHAH,RAJVIBEN SATISHBHAI SHAH,RADHIKABEN SATISHBHAI SHAH,HARSH SATISHBHAI SHAH,BABAJI HOTHAJI,AMAJI HOTHAJI,SHAKRAJI HOTHAJI,SAVDHANJI HOTHAJI,MOTIJI RANCHODJI,MAGHAJI RANCHODJI,CHANDUJI RANCHODJI,KANKUBEN WD/O VAGHAJI RANCHODJI,JIVTIBEN D/O LILAJI RAMAJI,KAMLABEN WD/O CHUNIBHAI BHALABHAI,HARSHADBHAI CHUNIBHAI,KANAKBHAI CHUNIBHAI,SURYAKANTBHA CHUNIBHAI,INDUBEN CHUNIBHAI,KOKILABEN CHUNIBHAI,VARSHABEN CHUNIBHAI	,RULE SERVED,UNSERVED EXPIRED (R),REFUSED SERVED (R)(70),MS MEGHA JANI,MR DILIP L KANOJIYA
1351	CA/1404/2019	03/07/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD THROUGH SECRETARY,SUPERINTENDENT ENGINEER	MR RITURAJ M MEENA	JAGATSINGH HIMMATSINGH BHATI,SURYABA JAGATISINH BHATI,USHAKUVARBA D/O JAGATISINH BHATI W/O VIKRAMSINH SONSINH JETAVAT,PRADIPSINH JAGATSINH BHATI	
1352	CA/1405/2019	25/06/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,SUPERINTENDENT ENGINEER	MR RITURAJ M MEENA	PRAVINCHANDRA JAYDEVLAL BAROT,	VYOM H SHAH
1353	CA/1406/2019	10/06/2019	MADHUBEN HADA BHAI HARIJAN,	MR JK PARMAR	RAJKOT DISTRICT PANCHAYT THRU DEPUTY EXECUTIVE ENGINEER,	
1354	CA/1407/2019	10/06/2019	L/HOF DECEASED HARIJAN DHANABHAI BHANABHAI,	MR JK PARMAR	RAJKOT DISTRICT PANCHAYAT,	
1355	CA/1408/2019	14/06/2019	THE COMMISSIONER OF CUSTOMS, KANDLA,	MR. PARTH H BHATT	M/S SIEMENS GANESHA RENEWABLE ENERGY PRIVATE LIMITED,	
1356	CA/1409/2019	04/03/2020	LAXMIBEN RAMESHBHAI BALASARA,BANSI RAMESHBHAI BALASARA,VIVEK RAMESHBHAI BALASARA,GOVINDBHAI HIRABHAI BALASARA,AMRABEN GOVINDBHAI BALASARA	MR PREMAL S RACHH	NATHURAM RAMURAM RAO,HDFC ERGO GENERAL INSURANCE CO LTD,TATA AIG GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,SERVED BY PUBLICATION IN NEWS,(MR MAULIK J SHELAT)
1357	CA/1410/2019	25/06/2019	DECD RAFIQUDDIN HAKIMUDDIN THROUGH LH,RAHIMUDDIN HAKIMUDDIN,PUNJABI FARZANA KAUSAR WD/O RAFIQUDDIN HAKIMUDDIN,PUNJABI MAZAHARUDDIN RAFIQUDDIN HAKIMUDDIN,QURESHI MEHNAZ W/O SAEED AKHTAR AND D/O RAFIQUDDIN HAKIMUDDIN,SHAIKH AMRINNAZ W/O MOHAMMED YUNUS AND D/O RAFIQUDDIN HAKIMUDDIN,PUNJABI HAMNAZ D/O RAFIQUDDIN HAKIMUDDIN	MR SAMIR AFZAL KHAN	ZAHIRUDDIN MEHRUDDIN,NASIRUDDIN MEHRUDDIN,ILLMUDDIN MEHRUDDIN,DECD SALIMUDDIN MEHRUDDIN THROUGH LH,MUNIRUDDIN MEHRUDDIN,HUSSAINABIBI WD/O HAKIMUDDIN MEHRUDDIN,NOORJAHANBIBI WD/O SALIMUDDIN MEHRUDDIN	,RULE SERVED BY DS,MR MAULIN G PANDYA
1358	CA/1411/2019	24/06/2019	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	KANDLA PORT TRUST,	RULE SERVED BY DS
1359	CA/1412/2019	24/06/2019	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	KANDLA PORT TRUST,	RULE SERVED BY DS
1360	CA/1413/2019	24/06/2019	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	KANDLA PORT TRUST,	RULE SERVED BY DS
1361	CA/1414/2019	24/06/2019	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	KANLA PORT TRUST,	RULE SERVED BY DS
1362	CA/1415/2019	28/08/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HETALBEN GIRISHBHAI JADAV,SAIYAD MUNNIRBHAI UMARBHAI,UMRAVBIBI ABDULMAJID MANSURI,MAHENDRASINH LAXMANSINH GOHIL	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
1363	CA/1416/2019	24/06/2019	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	KANDLA PORT TRUST,	RULE SERVED BY DS
1364	CA/1417/2019	24/06/2019	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	KANDLA PORT TRUST,	RULE SERVED BY DS

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1365	CA/1418/2019	24/06/2019	NATIONAL INSURANEC CO LTD,	MR PALAK H THAKKAR	NANDA RAMESHBHAI BHIL D/O LATE RAMESHBHAI MANILAL BHIL,ASHA RAMESHBHAI BHIL D/O LATE RAMESHBHAI MANILAL BHIL,MASTER KAMLESH RAMESHBHAI BHIL S/O LATE RAMESHBHAI MANILAL BHIL,MAHADEV HARJI RABARI,MANEHDRABHAI MELABHAI PATEL,PANKAJ RAMESHBHAI BHIL	,MR. HEMAL SHAH
1366	CA/1419/2019	10/06/2019	LH OF DECD BAROT GORDHANBHAI BECHARBHAI,BAROT BABUBEN GORDHANBHAI WD/O BAROT GORDHANBHAI BECHARBHAI,BAROT GIRISHBHAI GORDHANBHAI S/O BAROT GORDHANBHAI BECHARBHAI,BAROT NARSINHBHAI GORDHANBHAI S/O BAROT GORDHANBHAI BECHARBHAI,BAROT JYOSTNABEN GORDHANBHAI D/O BAROT GORDHANBHAI BECHARBHAI,BAROT LALITABEN GORDHANBHAI D/O BAROT GORDHANBHAI BECHARBHAI	MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
1367	CA/1420/2019	25/06/2019	ADMINISTRATIVE OFFICER,SUPERINTENDENT ENGINEER	MR RITURAJ M MEENA	CHANDRAN K,STATE OF GUJARAT - THRO' SECRETARY, NARMADA, WATER RESOURSES	,MS HARSHAL N PANDYA
1368	CA/1421/2019	22/07/2019	VISHAL RAMESHCHANDRA TRIVEDI,	MR VISHAL B MEHTA	PRIYANKABEN VISHALBHAI TRIVEDI,	RULE SERVED
1369	CA/1425/2019	08/07/2019	CAST AND BLOWER CO. PVT. LTD.,	MR B S SOPARKAR	ASST. COMMISSIONER OF INCOME TAX CIRCLE 2(1),	RULE SERVED BY DS
1370	CA/1426/2019	04/10/2019	ARUNBHAI DHIRAJLAL MEHTA,MINAXIBEN W/O ARUNBHAI MEHTA,AMITBAHI S/O ARUNBHAI MEHTA,ASHISH S/O ARUNBHAI MEHTA	MR VIBHUTI NANAVATI	SANGHVI STORES,DHIRAJLAL C SANGHVI,PRANLAL CHHOTALAL SANGHVI,DILESH PRANLAL SANGHVI,BIPINBHAI PRANLAL SANGHVI,ANILBHAI PRANLAL SANGHVI,BHUPESHBHAI PRANLAL SANGHVI,DINESHBAHI PRANLAL SANGHVI	,SERVED BY AFFIX(N),NOTICE UNSERVED,MR MANISH R RAVAL
1371	CA/1427/2019	07/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHABIR HUSEN ABDUL SATTAR KAKKAL,PRESIDING OFFICER	RULE SERVED,MR ANVESH V VYAS
1372	CA/1429/2019	28/08/2019	NARANBHAI JEVABHAI SHEELU,	MR. HEMAL SHAH	MANISHBHAI HIRABHAI MEHTA,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE UNSERVED,MR SUNIL B PARIKH
1373	CA/1430/2019	01/08/2019	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	GITABEN GOVINDBHAI SHIYALIYA,BALVINDERSING SAMHAJARASING KIMA (sARDARJI),AMRITPALSING KAURSING BRAR	RULE SERVED,RULE UNSERVED
1374	CA/1431/2019	25/07/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DHARMENDRAPARI ALIAS DHARMESHPARI ALIAS DHARAMPARI MAHADEVPARI GOSWAMI,FIROZ NURMAHAMAD SHA,HARSURBHAI BHAGABHAI AHIR,SHARDULBHAI BHAKABHAI CHUDASAMA	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
1375	CA/1432/2019	01/08/2019	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	GITABEN GOVINDBHAI,MINOR CHHAYABEN GOVINDBHAI,MINOR SANGITABEN GOVINDBHAI,MINOR NIDHIBEN GOVINDBHAI,MINOR PAYALBEN GOVINDBHAI,MINOR SUMITABEN GOVINDBHAI,MINOR VIJAYBHAI GOVINDBHAI,BALVINDERSING SAMHAJARASING KIMA (sARDARJI),AMRITPALSING KAURSING BRAR	RULE SERVED,RULE UNSERVED
1376	CA/1433/2019	29/08/2019	KOMALBEN KISHORBHAI DATANIYA,SAGARBHAI KISHORBHAI DATANIYA,PRIYANKABEN KISHORBHAI DATANIYA	MR YATIN SONI	AARIF JUMMAKHAN KHOKHAR,UNITED INDIA ASSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
1377	CA/1434/2019	11/07/2019	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AHMEDABAD SAHER JAHER BANDHKAM MAJOOR MANDAL,DINESH HARIBHAI SHRIMALI	MR DIPAK R DAVE
1378	CA/1435/2019	15/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, VALSAD,	MRS KALPANA K RAVAL	PRAGNABEN VINODBHAI PAREKH,	MS VAIBHAVI K PARIKH
1379	CA/1436/2019	15/07/2019	PRINCIPAL COMMISSIONER INCOME TAX, VALSAD,	MRS KALPANA K RAVAL	VINODBHAI RANCHHODBHAI PAREKH,	MS VAIBHAVI K PARIKH
1380	CA/1437/2019	15/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, VALSAD,	MRS KALPANA K RAVAL	VINODBHAI RANCHHODBHAI PAREKH,	MS VAIBHAVI K PARIKH
1381	CA/1438/2019	15/07/2019	PRINCIPAL COMMISSIONER INCOME TAX, VALSAD,	MRS KALPANA K RAVAL	ANKIT VINODBHAI PAREKH,	MS VAIBHAVI K PARIKH
1382	CA/1439/2019	17/07/2019	ANOOPSINH CHANDRASINH RATHOD,	MR.MINHAJ M SHAIKH	PRAFULBHAI C PATEL,	NOTICE SERVED
1383	CA/1440/2019	10/02/2020	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KAILASHBHAI MEGHRAJBHAI GURNANI,RAMESHBHAI SHIVRAM PATEL,BHARATKUMAR KHEMABHAI PATEL	,MR.HIREN M MODI

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1384	CA/1441/2019	21/08/2019	RELIANCE GENERAL INS CO LTD THROUGH AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	MEHBOOB HUSSAIN RASULBHAI,DIED HENCE DELETED,THE GUJARAT STATE ROAD TRANSPORT CORPORATION(GSRTC),RIZWAN FAROOQ SUNDHIYA,MOHAMMEDHANIF ABDULMAJID DARR,ANIZ A. AZIZ HAYAT,MOHAMMEDHANIF ABDULMAJID DARR	,RULE SERVED,MS SEJAL K MANDAVIA
1385	CA/1442/2019	28/11/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AHESAN USMANBHAI IBRAHIM MUMAN,AAYESHABEN D/O USMANBHAI IBRAHIM MUMAN,HANIFBHAI SHARIFBHAI MOMIN(PALASARA),ASHA DINANATH TALWAR	,RULE SERVED,RULE UNSERVED,KAASH K THAKKAR
1386	CA/1443/2019	11/06/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAUDBHAI ISMAILBHAI MANSUR,HITESHBHAI LALITCHANDRA LAYWALA,LALITCHANDRA GAMANLAL LAYWALA SINCE DECEASED THRU HEIRS,HITESHBHAI LALITCHANDRA LAYWALA,ASHABEN WD/O LALITCHANDRA LAYWALA,CHAITANYA S/O LALITCHANDRA LAYWALA,PRITESH S/O LALITCHANDRA LAYWALA,MANISHA D/O LALITCHANDRA LAYWALA,SECRETARY	
1387	CA/1444/2019	15/07/2019	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION DEPT.,JOINT DIRECTOR,DISTRICT EDUCATION OFFICER, BANASKANTHA	GOVERNMENT PLEADER	AMRUTBHAI VASHRAMBHAI PARMAR,HAVSIBHAI VARJANGBHAI CHAUHAN	RULE SERVED
1388	CA/1445/2019	08/08/2019	STATE OF GUJARAT,JOINT COMMISSIONER OF EDUCATION - SECONDARY,DISTRICT EDUCATION OFFICER OF INCHARGE DISTRICT JUNAGADH,JOINT COMMISSIONER OF EDUCATION - SECONDARY,DISTRICT EDUCATION OFFICER OF INCHARGE DISTRICT JUNAGADH	GOVERNMENT PLEADER	PARASKUMAR RAMESHBHAI MAKADIYA,KELAVNI MANDAL,PRINCIPAL,KELAVNI MANDAL,PRINCIPAL	RULE SERVED,MR VISHAL B MEHTA
1389	CA/1446/2019	09/07/2019	STATE OF GUJARAT - THROUGH DIRECTOR TECHNICAL EDUCATION,	GOVERNMENT PLEADER	SEVAK HARSHAD JASWANTLAL,PATEL NILESHKUMAR BABUBHAI,B P SWADAS	RULE SERVED,MR GUNVANT R THAKAR,MR JIGAR M PATEL
1390	CA/1447/2019	24/06/2019	ADITYA DAYANAND TARE,	MR BHUSHAN B OZA	UNION OF INDIA,INDIAN INSTITUTE OF TECHNLOGY, GANDHINAGAR,DIRECTOR,CHIEF COMMISSIONER FOR PERSONS WITH DISABILITIES	
1391	CA/1448/2019	20/10/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI BABABHAI REVABHAI,ISHABEN W/D PRAJAPATI BABABHAI REVABHAI,SURESHBHAI S/O PRAJAPATI BABABHAI REVABHAI,SHAILESHBHAI S/O PRAJAPATI BABABHAI REVABHAI	UNSERVED EXPIRED (R),MR YATIN SONI
1392	CA/1450/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	VINODBHAI DASBHAI VAGHELA,MINOR NILAMBEN VINODBHAI VAGHELA,MINOR HARESHKUMAR VINODBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE NOT RECD BACK,RULE SERVED
1393	CA/1451/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	DIPAKBHAI CHINUBHAI VAGHELA,VIJAYKUMAR CHINUBHAI VAGHELA,RANJITABEN CHINUBHAI VAGHELA,KAMLESHBHAI CHINUBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R)
1394	CA/1452/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	NATUBHAI TITABHAI VAGHELA,ASHWINBHAI NATUBHAI VAGHELA,DIPIKABEN NATUBHAI VAGHELA,CHETANBHAI NATUBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED

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1395	CA/1453/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	DIPAKBHAI CHINUBHAI VAGHELA,VIJAYKUMAR CHINUBHAI VAGHELA,RANJITABEN CHINUBHAI VAGHELA,KAMLESHBHAI CHIUNUBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED,UNSERVED EXPIRED (R)
1396	CA/1454/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PARESHKUMAR GIRISHBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1397	CA/1455/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHARDABEN ANILBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1398	CA/1456/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	REKHABEN RAJESHBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1399	CA/1457/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SONALBEN GIRISHBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1400	CA/1458/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KOKILABEN ARVINDBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1401	CA/1459/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MADHUBEN FULCHANDBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1402	CA/1460/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SAROJBEN MANOJBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1403	CA/1461/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	DILIPBHAI SHAKRABHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1404	CA/1462/2019	26/07/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SUMITRABEN NANUBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1405	CA/1463/2019	04/09/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	KOMALBEN NANUBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE NOT RECD BACK,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1406	CA/1464/2019	21/08/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LILABEN RAJUBHAI CHUNARA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1407	CA/1465/2019	11/07/2019	AHMEDABAD MUNICIPAL CORPN,ZOO SUPRITENDENT	MR HS MUNSHAW	SHANTILAL MULJIBHAI VALODARA,	MR PH PATHAK
1408	CA/1468/2019	26/07/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BHIKHABHAI JESHINGBHAI VAGHELA,SHANTILAL KHEMABHAI BARANDA,NARESHBHAI BHANJIBHAI ASARI,VIKRAMSINH KANSINH KUMPAVAT,DILIPBHAI KANTIBHAI VAGHELA,NEW INDIA ASSURANCE COMPANY LTD.	RULE SERVED
1409	CA/1469/2019	10/07/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	M/S GLAXOSMITHKLINK PHARMASUITICALS LIMITED,	NOTICE SERVED BY DS
1410	CA/1470/2019	06/08/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SANGITABEN HARSHADBHAI SUKHADIYA,RUSHABH HARSHADKUMAR SUKHADIYA,CHANDANI HARSHADKUMAR SUKHADIYA,BHAVYAKANT MADANLAL SHAH,ROYAL SUNDERAM GENERAL INSURANCE CO. LTD,MO. AYUB MO. ISMAIL SHAIKH(CHIPPA),JUNAD MOHAMAD IQBAL DADI	RULE SERVED,DS AFF.NOT FILED (R),MR VIJAL P DESAI,MS ISHITA V DESAI
1411	CA/1471/2019	23/07/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NIRANJABEN WD/O HEMANTKUMAR PANDYA,RUTVIK HEMANTKUMAR PANDYA,ADITYA HEMANTKUMAR PANDYA,PANDYA AMBALAL KOHYARAM,KUDRASTHA NANNUSHA DIWAN,VINUBHAI CHHAGANBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),(CHETANKUMAR K SHAH)
1412	CA/1472/2019	11/07/2019	ASHOKBHAI SARADHBHAI VASAVA,NAYNABEN ASHOKBHAI VASAVA	NISHIT A BHALODI	KAPILABEN VECHANBHAI VASAVA,MAGMA HDI GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
1413	CA/1474/2019	01/08/2019	SAVDASBHAI VANABHAI KUCHHADIA,	MANAN K PANERI,MR MONAL S CHAGLANI	GADHIVI SHAKTIDAN UDESANGDAN,MUKESH BUTALAL PATELIYA,NEW INDIA INSURANCE COMPANY LTD,AVDABHAI LILABHAI KUCCHADIA,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MADANSINGH O BAROD
1414	CA/1475/2019	19/08/2019	GANESHBHAI DHULABHAI SOLANKI,	MR. BHAVIK P SHAH	KUSUMBEN W/O GANESH SOLANKI AND D/O NAGARBHAI CHAVDA,	RULE SERVED
1415	CA/1476/2019	01/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MALABHAI SHAMJIBHAI BAJANIYA,MANIBEN MALABHAI BAJANIYA,PUNJIBEN SHAMJIBHAI BAJANIYA,OMPURI KHETPURI SWAMI,PREMABHAI BHIKHABHAI PRAJAPATI,LEGAL HEIRS OF DECEASED RAMESHBHAI BALVANTJI PARMAR,IFFCO TOKIO GENERAL INSURANCE CO. LTD,HANSABEN RAMESHBHAI PARMAR,MINOR ARJUNJI RAMESHBHAI PARMAR,MINOR KULDEEP RAMESHBHAI PARMAR,MINOR PRIYANKA RAMESHBHAI PARMAR,BALVANTJI JAVANJI PARMAR	,RULE SERVED,MR BS KHATANA,KAASH K THAKKAR
1416	CA/1477/2019	01/08/2019	DISTRICT SUPERINTENDENT OF POLICE,	GOVERNMENT PLEADER	LEGAL HEIR OF DECEASED AHMADBHAI DADUBHAI KURESHI,THE NEW INDIA ASSURANCE CO. LTD,YASMINBEN AHMADBHAI KURESHI,ROSHANBEN AHMADBHAI KURESHI,AAKIG AHMADBHAI KURESHI,KHUSHBU AHMADBHAI KURESHI,MINOR NAAZ AHMADBHAI KURESHI	,RULE SERVED,MR SANDIP C SHAH
1417	CA/1480/2019	17/07/2019	PRIYESHGIRI GULABGIRI APARNATHI,	MR P B KHANDHERIA,MR PRATIK Y JASANI	VEENABEN PRIYESHGIRI APARNATHI,	NOTICE SERVED
1418	CA/1481/2019	17/07/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BABUBHAI JALALBHAI PATANI,PANKAJKUMAR MAVJIBHAI PARMAR,JAVIDBHAI ABDULRAZAK LORIYA(MUMAN)	RULE SERVED,MR MAHENDRA U VORA,ARCHANABEN B GOSWAMI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1419	CA/1482/2019	28/08/2019	BHARATIYA AXA GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	SUBHASHCHANDRA BHOGILAL JAYSWAL,MAHENDRABHAI SIBHABHAI BHARVAD,VINUBHAI NARSINHBHAI BHARVAD,JAYESHBHAI SUBHASHCHANDRA JAYSWAL,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD	RULE SERVED
1420	CA/1484/2019	27/06/2019	SUNDERGIRI HARIGIRI GOSWAMI,	MS MAMTA R VYAS	DELWADA KELVANI MANDAL,DISTRICT EDUCATION OFFICER,SECONDARY EDUCATION TRIBUNAL THRU REGISTRAR	
1421	CA/1485/2019	14/08/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	VANKAR DHANABHAI KALUBHAI,	MR VIJAY N RAVAL
1422	CA/1486/2019	14/08/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHAILALBHAI DESAIBHAI,	MR VIJAY N RAVAL
1423	CA/1488/2019	14/08/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BHAVARAVBHAI DESAIBHAI,	RULE SERVED
1424	CA/1489/2019	05/09/2019	UNITED INDIA INSURANCE CO.LTD,	MR VC THOMAS	MEENABEN CHANDRAKUMAR THAKUR,DINESH CHANDRAKUMAR THAKUR,RENUKABEN CHANDRAKUMAR THAKUR,TUSHARBHAI ANILBHAI DESAI,KASHINATH RAMESHBHAI PATIL,GANESHBHAI PURSHOTTAMBHAI PATIL,SARLABEN ANILKUMAR DESAI	,RULE SERVED,DS AFF.NOT FILED (R),NISHIT A BHALODI
1425	CA/1491/2019	28/08/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	BHIKHABHAI MOTIBHAI CHAVDA,SIKANDAR IBRAHIM CHHAGANBHAI CHAUHAN,IFFCO TOKYO GEN INSURANCE CO LTD,MAFATBHAI @ GIRDHARBHAI SHAMBHUBHAI THAKOR,GIRISHBHAI J PATEL	RULE SERVED
1426	CA/1493/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE SHRI CHANDKHAN LADJIMIYA PATHAN (SIPAI) HIS HEIRS,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,ARIFKHAN CHANDKHAN PATHAN,BHIKHABHAI CHANDKHAN PATHAN,BISMILABEN CHANDKHAN PATHAN	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1427	CA/1494/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE AMINABEN CHANDKHAN PATHAN HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,ARIFKHAN CHANDKHAN PATHAN,BHIKHABHAI CHANDKHAN PATHAN,BISMILABEN CHANDKHAN PATHAN	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1428	CA/1495/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE SHRI KURESHI RUKSANABANUN FIROZBHAI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1429	CA/1496/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE KURESHI MARIYAMBEN BACHUBHAI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,BANUBEN NASIBBHAI KURESHI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1430	CA/1497/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE KURESHI FIROZBHAI PIRUMIYA HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1431	CA/1498/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE SALMANBHAI FIROZBHAI KURESHI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,PIRUMIYA VALIMIYA KURESHI,BANUBEN PIRUMIYA KURESHI,ALBAKSH FIROZBHAI KURESHI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1432	CA/1499/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE AFTABBHAI RAFIKBHAI KURESHI HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,RAFIKBHAI AHEMADBHAI KURESHI,AHEMADBHAI USMANBHAI KURESHI,SUBHANBEN AHEMADBHAI KURESHI	,RULE SERVED,(MR MAULIK J SHELAT),MR ANKIT SHAH
1433	CA/1500/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE MARJINABEN MOHSINBHAI CHAUHAN HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,MOHSINBHAI GULAMHAIDER CHAUHAN,GULAMHAIDER HASANBHAI CHAUHAN,JARINABEN GULAMHAIDER CHAUHAN	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1434	CA/1501/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE MOHSINBHAI HUSENBHAI KHOKHAR (SIPAI) HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1435	CA/1502/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE MUMTAJBIBI MOHSINBHAI KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1436	CA/1503/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE ARFINA MOHSINBHAI KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1437	CA/1504/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE TASMINABEN MOHSINBHAI KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HUSENMIYA GULABMIYA KHOKHAR(SIPAI),SAKINABIBI HUSENMIYA KHOKHAR(SIPAI),MUSKANABANU MOHSINBHAI KHOKHAR(SIPAI),SUJANBEN MOHSINBHAI KHOKHAR(SIPAI)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH

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1438	CA/1505/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE MAHMADMIYA GULABMIYA SIPAI (KHOKHAR) HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAJRUDDIN MAHMADMIYA SIPAI (KHOKHAR),RESHMABANU HAJRUDDIN SIPAI (KHOKHAR)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1439	CA/1506/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE ROSHANBEN MAHMADMIYA KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAJRUDDIN MAHMADMIYA KHOKHAR(SIPAI)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1440	CA/1507/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE ALTAFBHAI FIROZBHAI NAGORI HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,FIROJBHAI BABUBHAI NAGORI,RIYANABANU FIROJBHAI NAGORI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI
1441	CA/1508/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE IRFANBHAI FIROJBHAI NAGORI HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED,FIROJBHAI BABUBHAI NAGORI,RIYANABANU FIROJBHAI NAGORI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI
1442	CA/1509/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE RAFIKMIYA USMANMIYA PARMAR (SIPAI) HIS LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,USMANMIYA KADUMIYA SIPAI,HUSENBIBI USMANMIYA SIPAI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1443	CA/1510/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE MUMTAJBEN HAMIDBHAI SIPAI(PARMAR) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAMIDBHAI KALUBHAI SIPAI,KALUMIYA IBRAHIMBHAI SIPAI,SAKINABEN KALUBHAI SIPAI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1444	CA/1511/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE RIJVANKHAN HAMIDBHAI SIPAI THROUGH HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,HAMIDBHAI KALUBHAI SIPAI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1445	CA/1512/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	HAMIDBHAI KALUBHAI SIPAI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1446	CA/1513/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	MAKBULBHAI ISUBBHAI SUMARA,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1447	CA/1514/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE PARVEJ MAKBULBHAI SUMARA THROUGH HIS GUARDIAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,MAKBULBHAI ISUBHAI SUMARA,NAUSHDBHAI MAKBULBHAI SUMARA	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH

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1448	CA/1515/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE SUBHANBIBI MAHMADMIYA KHOKHAR (SIPAI) HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED,HAJRUDDIN MAHMADMIYA KHOKHAR (SIPAI),RESHMABANU HAJRUDDIN KHOKHAR (SIPAI)	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1449	CA/1516/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	RESHMABANU HAJRUDDIN SIPAI (KHOKHAR),JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1450	CA/1517/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	HAJRUDDIN MAHMMADMIYA SIPAI(KHOKHAR),JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,OWNER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1451	CA/1518/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	NAJMA IKBALSHA FAKIR,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1452	CA/1519/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	HUSENBHAI KADUMIYA SIPAI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1453	CA/1520/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	REHANABANU FIROJBHAI NAGORI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI
1454	CA/1521/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	FIROJMIYA BABUMIYA SHAIKH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI
1455	CA/1522/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	IKBALSHA ISMAILSHA FAKIR,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT),MR DK CHAUDHARI
1456	CA/1523/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	AYANSHA IKBALSHA FAKIR THROUGH HER GUARDIAN IKBALSHA ISMAILSHA FAKIR,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT),MR DK CHAUDHARI
1457	CA/1524/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	ALFEJ FIROJBHAI NAGORI THROUGH HIS GUARDIAN FIROJBHAI BABUBHAI NAGORI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO GJ 2/Z-4699,OWNER OF CHHOTA HATHI NO GJ 2/Z-4699,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI
1458	CA/1525/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	ASIFKHAN CHANDKHAN PATHAN,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1459	CA/1526/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	ALBAKSHA FIROJBHAI KURESHI THROUGH HIS GUARDIAN PYARUMIYA VALIMIYA KURESHI,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1460	CA/1527/2019	21/08/2019	OWNER OF ST NO GJ 18 Y 1825,	MR GM JOSHI	LATE JAMILABEN RAFIKBHAI KURESHI HER LH,JAGATSINH KALSINH RATHOD,DRIVER OF CHHOTA HATHI NO. GJ 2 Z 4699,SURESHBHAI MADHAVLAL PATEL,UNITED INDIA INSURANCE COMPANY LIMITED,RAFIKBHAI AHEMADBHAI KURESHI,AHEMADBHAI USMANBHAI KURESHI,SUBHANBEN AHEMADBHAI KURESHI	,RULE SERVED,(MR MAULIK J SHELAT),MR DK CHAUDHARI,MR ANKIT SHAH
1461	CA/1528/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MANABHAI DANABHAI ZALA,	RULE SERVED
1462	CA/1533/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMANBHAI BABARBHAI PATEL,	MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT
1463	CA/1534/2019	14/06/2019	LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BABARBHAI LALABHAI,	UNSERVED EXPIRED (R)
1464	CA/1535/2019	14/06/2019	LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL RAYJIBHAI PUJABHAI,	UNSERVED EXPIRED (R)
1465	CA/1536/2019	09/08/2019	GUJARAT ELECTRICITY BOARD,	MR DIPAK R DAVE	KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LIMITED,	RULE SERVED
1466	CA/1538/2019	28/08/2019	KAILASHBEN MATAMBHAI CHAUHAN,MINOR MAYA MATAMBHAI CHAUHAN,MINOR HETAL MATAMBHAI CHAUHAN,MINOR PAYAL MATAMBHAI CHAUHAN,MINOR SHAKTI MATAMBHAI CHAUHAN,KARMANBHAI @ KAMABHAI BHAGANBHAI,GAURIBEN KARMANBHAI	NISHIT A BHALODI	AMBALAL GOKULBHAI PATEL,UNITED INDIA INSURANCE CO. LTD,VIRJIBHAI MAVJIBHAI CHAUHAN,RAMANBHAI GANGARAM	RULE SERVED
1467	CA/1539/2019	28/08/2019	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	NANJIBHAI KHANABHAI MAKWANA,DIPAKKUMAR NANJIBHAI MAKWANA,NEW INDIA ASSURANCE CO. LTD,RAJKISHOR JANAK SHAH,PRADIPMAL FAKIRBHAI PATEL	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1468	CA/1540/2019	28/08/2019	ASIAN GRANITO INDIA LTD,	MR CR ABICHANDANI	RAMSINH PRADHANSINH CHAUHAN,KIRANBEN PRADHANSINH CHAUHAN,ZALA JIVANSINH BECHARJI,NEW INDIA INSURANCE COMPANY	RULE SERVED
1469	CA/1541/2019	19/06/2019	AMRUTBHAI NAGINBHAI PATEL,PRAVINBHAI NAGINBHAI PATEL,SOMABHAI RAVIYABHAI PATEL,MANIBEN NAGINBHAI PATEL,PARVATIBEN NAGINBHAI PATEL	MR ADIL R MIRZA	STATE OF GUJARAT,GOVINDBHAI MAGANBHAI PATEL,SAVLIBEN MAGANBHAI PATEL,SUMITRABEN MAGANBHAI PATEL,RAMILABEN MAGANBHAI PATEL,JASUBEN MAGANBHAI PATEL,MAMLATDAR CHIKHLI,DY COLLECTOR NAVSARI,COLLECTOR NAVSARI,SPECIAL SECRETARY REVENUE DEPARTMENT(APPEALS)	,MR. NISHIT P GANDHI
1470	CA/1542/2019	18/06/2019	KODI DAMANBHAI DITABHAI,	JITENDRA J PANDYA	JAGDIP NARAYAN SINGH,VIJAYKUMAR KHARADI	,MR HS MUNSHAW
1471	CA/1543/2019	09/09/2019	NARMADASHAKAR DAHYALAL JOSHI,NAGARBHAI P BHATTSANA,SANGABHAI BOGHABHAI JATAPARA,KARSANBHAI MERAMBHAI CHAUHAN,RAVATBHAI LAKHABHAI GALCHAR,HARJIBHAI MOTIBHAI RANGPARA,LALJIBHAI KATHADBHAI GALCHAR,SITARAM JANKIDAS KUBAVAT,VAGHJIBHAI LAKHABHAI DERVALIYA,KESHURAM SITARAM GONDALIYA,NARANBHAI UKABHAI NANGAR	MR VK JOSHI	STATE OF GUJARAT,THE STATE OF GUJARAT,THE SECRETARY,THE EXECUTIVE ENGINEER	,RULE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1472	CA/1544/2019	30/06/2020	BEST VALUE CHEM PRIVATE LIMITED,MAHESH SHAH,SHAJU CHAZHOOR OUSEPH,PURVI SAMIR PATEL	MR ANUJ K TRIVEDI	CHANDAN METAL PRODUCTS LIMITED,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
1473	CA/1545/2019	16/07/2019	MAJULABEN SHIVAJIBHAI WAGHELA,	MR KIRTIDEV R DAVE	STATE OF GUJARAT,DISTRICT PANCHAYAT,DISTRICT DEVELOPMENT OFFICER,CHIEF DISTRICT HEALTH OFFICER,GUJARAT CIVIL SERVICE TRIBUNAL	RULE SERVED,MR HS MUNSHAW
1474	CA/1546/2019	23/10/2019	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	FRIENDS FIBERS PVT LTD,	MR DIPAK R DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1475	CA/1547/2019	12/06/2019	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,EXECUTIVE ENGINEER CONSTRUCITON DIV AMRELI	MR SP HASURKAR	ARVINDBHAI CHHOTALAL MEHTA,	
1476	CA/1548/2019	18/06/2019	THE COMMISSIONER, RAJKOT MUNICIPAL CORPORATION,	MR KV GADHIA	RAJESHHBHAI JAYANTILAL C/O. J. V. PANDYA,PRESIDING OFFICER	
1477	CA/1549/2019	20/06/2019	THE COMMISSIONER, RAJKOT MUNICIPAL CORPORATION,	MR KV GADHIA	DHIRAJLAL KANJIBHAI,PRESIDING OFFICER	,MR.MANAN BHATT
1478	CA/1550/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	PATEL DHULABHAI HIRABHAI (DECD),PATEL PRVINBHAI DHULABHAI,PATEL LILABEN DHULABHAI,PATEL AMRISHBHAI DHULABHAI,PATEL DINESHBHAI DHULABHAI (DECEASED),PATEL SUDHABEN DINESHBHAI,PATEL ARPITABEN DINESHBHAI,PATEL HARDIK DINESHBHAI	,DECEASED LITIGANT,MR VIJAY N RAVAL
1479	CA/1551/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LALABHAI KALABHAI (DECD),PATEL BHARATBHAI LALABHAI,PATEL MADHUBEN LALABHAI,PATEL DAHIBEN LALABHAI,PATEL KAPILABEN LALABHAI	,MR VIJAY N RAVAL
1480	CA/1553/2019	28/09/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH MOTISINH CHAUHAN,	MR VIJAY N RAVAL
1481	CA/1554/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANAKSINH AMARSINH CHAUHAN,	RULE SERVED
1482	CA/1555/2019	13/09/2019	THE UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	SANJAY ALIAS CHHOTU SHANKARBHAI BHAIYAJI,RAMIZBHAI RASULBHAI KHOKHAR,BIPIN RAVI SHARMA	RULE NOT RECD BACK,RULE SERVED
1483	CA/1556/2019	13/09/2019	THE UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	MANOJ PREMJIBHAI,RAMIZBHAI RASULBHAI KHOKHAR,BIPIN RAVI SHARMA	RULE NOT RECD BACK,RULE SERVED
1484	CA/1557/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AJMELBHAI KHATRABHAI,JERABHAI KHATRABHAI	RULE SERVED
1485	CA/1561/2019	17/07/2019	STATE OF GUJARAT,DIRECTOR PROHIBITION AND EXCISE DEPARTMENT	GOVERNMENT PLEADER	TUSHALKUMAR MAHESHBHAI GALIYEL,	MR MB PARIKH
1486	CA/1562/2019	28/08/2019	BHOGILAL BHEMABHAI PARMAR,	MR H M SHAH	MOHAMMED YASIN JAMALBHAI SHEIKH,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED
1487	CA/1565/2019	30/07/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KETANKUMAR KANTILAL SHAH,MO. AYUB MO. ISMAIL SHAIKH(CHIPPA),JUNAD MOHAMMAD IQBAL DADI	RULE SERVED,(MR NIRAL R MEHTA)
1488	CA/1566/2019	28/08/2019	JASHODABEN WD/O ARJUNBHAI MAGANBHAI RATHOD,TEJALBEN ARJUNBHAI RATHOD(MINOR),CHANDRAKANT ARJUNBHAI RATHOD(MINOR)	MR H M SHAH	MAHESHBHAI RAMNIKLAL VYAS,IFFCO TOKYO GENERAL INSURANCE COMPANY LTD	RULE SERVED
1489	CA/1567/2019	05/07/2019	GUJARAT STATE ELECTRICITY CORPORATION LIMITED,	MR DIPAK R DAVE	KRISHNA ASSOCIATES,JAYANTKUMAR DAYALJI VADGAMA	,AYAAN A PATEL
1490	CA/1568/2019	22/07/2019	HITESH PANNALAL GOHGARI,	KARTIK H BHATT	KRAZYBEN HITESHBHAI GOGHARI D/O RATILAL CHHANABHAI,	VATSAL S PARIKH
1491	CA/1569/2019	13/06/2019	VELUBHAI POPATBHAI BHARVAD,	MR BHARAT T RAO	STATE OF GUJARAT,DISTRICT REGISTRAR COOPERATIVE SOCIETIES SURENDRANAGAR,ADDITONAL REGISTRAR APPEAL COOPERATIVE SOCIETIES,RAMJIBHAI PUNJABHAI MEVADA	
1492	CA/1570/2019	10/07/2019	K N G ACHARYA,	NIYATI V VAISHNAV	LILABEN CHIMANBHAI PATEL,RAJESH AMRATJI THAKOR	RULE SERVED BY DS,HCLS COMMITTEE,MS G R VIJAYALAKSHMI
1493	CA/1571/2019	04/02/2020	GUJARAT ST CORPORATION,	MRS VASAVDATTA BHATT	KUSUMBEN DINESHBHAI PATEL,SWITIBEN DINESHBHAI PATEL,SWETABEN DINESHBHAI PATEL,APURVA DINESHBHAI PATEL,SHAMBHUBHAI BHALABHAI BHOI (Deleted),STATE OF GUJARAT	,RULE SERVED
1494	CA/1573/2019	17/06/2019	JITENDRABHAI MAKANBHAI UDESHI,	MR PREMAL S RACHH	GOPAL KANYALAL PANCHOLI,THE ORIENTAL INSURANCE CO. LTD	

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1495	CA/1574/2019	17/07/2019	UNION OF INDIA THRU GENERAL MANAGER,DIVISIONAL RAILWAY MANAGER	MS ARCHANA U AMIN	SUMITRABEN LAKSHMANSINH BARIYA,BHAVNABEN LAKSHMANSINH BARIYA,NARVATSINH LAKSHMANSINH BARIYA,RAMKUMAR LAKSHMANSINH BARIYA	RULE SERVED
1496	CA/1575/2019	01/08/2019	PATEL NARSUNGBHAI KALYANBHAI,	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1497	CA/1576/2019	01/08/2019	KANABI JETHABHAI VASABHAI,KANABI NARSUNGBHAI KALYANBHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1498	CA/1577/2019	01/08/2019	KANABI JETHABHAI VASABHAI,	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1499	CA/1578/2019	01/08/2019	KANABI PADAMABHAI UMEDBHAI,KANABI DAJABHAI UMEDBHAI,KANABI JIVANBHAI UMEDBHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1500	CA/1579/2019	01/08/2019	KANABI CHOTABHAI REVABHAI,	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1501	CA/1580/2019	01/08/2019	KANABI JETHABHAI VASABHAI,KANABI NARSUNGBHAI KALYANBHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1502	CA/1581/2019	01/08/2019	KANABI RAJABHAI REVABHAI,	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1503	CA/1582/2019	01/08/2019	KANABI HEMRAJ KARMSHI,KANABI JIVABHAI KARMASIBHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1504	CA/1583/2019	01/08/2019	KANABI RAGHUNATHBHAI KALYANBHAI,	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1505	CA/1584/2019	01/08/2019	KANABI VALABHAI HIRABHAI,KANABI ISHVARBHAI HIRABHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1506	CA/1585/2019	01/08/2019	KANABI BHAGWANBHAI KUVARBHAI,	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
1507	CA/1587/2019	10/07/2019	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGANBHAI RAMABHAI,	MR VIJAY N RAVAL
1508	CA/1592/2019	10/07/2019	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAGHUSINH MASURSINH PARMAR,	MR VIJAY N RAVAL
1509	CA/1593/2019	29/07/2019	MANISHABEN UMESHBHAI TALPADA D/O NARSINHBHAI SAMALBHAI TALPADA,	MR JA ADESHRA	UMESHBHAI KANUBHAI TALPADA,	RULE SERVED BY DS
1510	CA/1594/2019	16/07/2019	STATE OF GUJARAT,DEPUTY COLLECTOR,SUPERINTENDENT OF STAMP AND INSPECTOR GENERAL OF REGISTRATION	GOVERNMENT PLEADER	JAYANT SHANTILAL SANGHVI,KRUPESH NARHARIBHAI PATEL,MUKUND MANUBHAI PATEL	RULE SERVED
1511	CA/1595/2019	17/06/2019	CHIEF DISTRICT HEALTH OFFICER,	MR UM SHASTRI	MAHENDRABHAI NATHABHAI PANCHAL,STATE OF GUJARAT	
1512	CA/1597/2019	16/10/2019	DINESHBHAI VARSANBHAI BARIYA,SHANTABEN DINESHBHAI BARIYA	NISHIT A BHALODI	DRIVER OF ST BUS NO GJ 18 V 3697,GUJARAT STATE RESERVED TRANSPORT CORPORATION	,RULE SERVED
1513	CA/1600/2019	13/02/2020	PANCHAN MANEK GADHAVI F/O LATE PRAVIN PACHAN GADHAVI,ASHBAI ALIAS HANSBAI PACHAN GHADHVI M/O LATE PRAVIN PACHAN GADHAVI,HARI PACHAN GADHAVI B/O LATE PRAVIN PACHAN GADHVI	MR. HEMAL SHAH	NOT KNOWN,ANAND FATEYCHAND BAFANA,THE NEW INDIA ASSURANCE CO. LTD,JAMBHA JIVUBHAI JADEJA,THE NEW INDIA ASSURANCE CO. LTD	,RULE UNSERVED,MR SUNIL B PARIKH
1514	CA/1601/2019	01/10/2019	SANDIPBHAI GUNVANTBHAI PANDYA,	MR.MANAN BHATT	CHAUHAN HATHIKHAN MUSEKHAN,ROSHNIDEVI SATISHKUMAR CHAUDHARY,THE NEW INDIA INSURANCE CO. LTD,GUNVANTRAY JAYSHANKAR PANDYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR KV GADHIA,(MR MAULIK J SHELAT)
1515	CA/1603/2019	31/07/2019	BIJENDRA ALIAS VIJENDRA SHAH (GAUD),	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	BANERJEE RAHUL ARUNBHAI,BANERJEE SONALIBEN ARUNBHAI,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED
1516	CA/1604/2019	26/07/2019	RAMILABEN RAMESHBHAI VALAND,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	GUJARAT STATE ROAD TRANSPORT CORPORATION LTD,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED

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1517	CA/1605/2019	22/01/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR. RAHUL R DHOLAKIA	MADHUBEN BACHUBHAI RATHWA,LAXMIBEN BACHUBHAI RATHWA,VIJAY BACHUBHAI RATHWA,AJAY BACHUBHAI RATHWA,LH OF DECD BIPIN ALIAS VIPINBHAI BACHUBHAI RATHWA,SUMITRABEN VIPINBHAI RATHWA,PRABHUDAS VIPINBHAI RATHWA,SONALBEN VIPINBHAI RATHWA	,RULE SERVED,MR.KARNA H DHOMSE
1518	CA/1607/2019	05/08/2019	LH OF DECD ANJANA ABHUBHAI HIRABHAI,LH OF DCSD ANJANA AKHERAJBHAI HIRABHAI,LH OF DCSD ANJANA KESHARBHAI HIRABHAI,LH OF DCSD ANJANA GALBABHAI HIRABHAI,ANJANA CHELABHAI HIRABHAI,ANJANA DOLIBEN HIRABHAI,ANJANA BABUBHAI HIRABHAI,ANJANA BHAVANBHAI HIRABHAI,ANJANA MANIBEN HIRABHAI,ANJANA RAJIBEN AKHERAJBHAI,ANJANA BHIKHABHAI AKHERAJBHAI,ANJANA JIVIBEN AKHERAJBHAI,ANJANA ASHOKBHAI AKHERAJBHAI,ANJANA KANKUBEN KESHARBHAI,ANJANA DINESHBHAI KESHARBHAI,ANJANA JAYANTIBHAI KESHARBHAI,ANJANA JAYESHBHAI KESHARBHAI,ANAJANA DOLIBEN GALBABHAI,ANJANA GHEMARBHAI GALBABHAI,ANJANABEN GEETABEN GALBABHAI,ANJANA PARTHIBHAI GALBABHAI	,MR N R DESAI	STATE GOVERNMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
1519	CA/1609/2019	29/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	M/S KRISH CORPORATION,	MS VAIBHAVI K PARIKH
1520	CA/1610/2019	29/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	VINOD J PATEL,	MS VAIBHAVI K PARIKH
1521	CA/1611/2019	29/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	M/S SHAH SILK CORPORATION,	RULE SERVED BY DS
1522	CA/1613/2019	18/06/2019	KLENZAIDS CONTAMINATION CONTROLS PVT LTD,	MR DIPAK R DAVE	VISHVANATHAN P. K.,	
1523	CA/1614/2019	27/06/2019	NARINDER KARAN SINGH,SAVITA RAJENDRA GANDHI,SUNILKUMAR RAMESHCHANDRA MATEY,PRADEEPKUMAR VINAYKUMAR TIWARI,BHISHAM THAKARMAL JASUJA,PRAVEEN POONAMCHAND CHOPRA	PRATEEK S BHATIA	DEPUTY SECRETARY APPEALS AGRICULTURE AND COOPERATION DEPT,ADDITIONAL REGISTRAR (APPEALS),DISTRICT REGISTRAR,S S SHARMA,K K GUPTA,DRIVE IN PARK APARTMENT COOPERATIVE HOUSING SOCIETY LTD,ISHWARLAL TOTARAM BAXANI,POONAM ISHWARLAL BAXANI	,GOVERNMENT PLEADER
1524	CA/1616/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMESHBHAI MANGALBHAI KHANT,NAVABHAI SURMABHAI KHANT	MR VIJAY N RAVAL
1525	CA/1617/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DIVALIBEN ARJANBHAI KHANT,RAMANBHAI ARJANBHAI KHANT	MR VIJAY N RAVAL
1526	CA/1618/2019	14/08/2019	LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MOHANBHAI MASURBHAI KHANT,	MR VIJAY N RAVAL
1527	CA/1622/2019	15/07/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	BISAZZA INDIA PVT. LTD,	RULE SERVED
1528	CA/1625/2019	13/09/2019	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MELABHAI BABABHAI CHUNARA(VAGHARI),MAJIDKHAN ABDULKHAN PATHAN,B. J. PATEL TRANSPORT, PRO. HITESHBHAI G. PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR NK MAJMUDAR,MR GC MAZMUDAR,MR HG MAZMUDAR,MR R G DWIVEDI
1529	CA/1626/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BARIA KALABHAI BHURABHAI,BARIA ARJANBHAI VAGHABHAI	MR VIJAY N RAVAL
1530	CA/1629/2019	29/07/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S AUSOM ENTERPRISE LTD,	RULE SERVED BY DS
1531	CA/1630/2019	29/07/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S AUSOM ENTERPRISE LTD,	RULE SERVED BY DS
1532	CA/1631/2019	29/07/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S AUSOM ENTERPRISE LTD,	RULE SERVED BY DS
1533	CA/1632/2019	23/08/2019	COMMISSIONER OF LABOUR - STATE OF GUJARAT,DIRECTOR OF NAGAR PALIKAS,REGIONAL PROVIDENT FUND COMMISSIONER	GOVERNMENT PLEADER	GUJARAT MAZDOOR SABHA,RAJNIKANT S/O SUMANBHAI VAGHELA,VALSAD NAGAR PALIKA	MR AMRESH N PATEL,MR YOGI K GADHIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1534	CA/1634/2019	25/07/2019	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,SPECIAL SECRETARY (APPEALS)	GOVERNMENT PLEADER	L/H OF SHAH MAHENDRAKUMAR AMRATLAL(LEGAL HEIRS),SHAH NALINABEN MAHENDRAKUMAR,SHAH SONAL MAHENDRAKUMAR,SHAH RAJENDRAKUMAR MAHENDRAKUMAR,SHAH RAJESHKUMAR MAHENDRAKUMAR,SHAH MANOJKUMAR MAHENDRAKUMAR	,MR UDIT D MEHTA
1535	CA/1635/2019	17/10/2019	SAMANVAY DHYAN SADHANA KENDRA,SHEKHAR CHAND JAIN	MS ARCHANA P PATEL	ABHYUDAY COOP BANK LTD,	MR BOMI H SETHNA
1536	CA/1637/2019	06/03/2020	ASHWINBHAI BAHECHARBHAI PATEL,	MRS FALGUNI D PATEL	STATE OF GUJARAT,COMMISSIONER (SCHOOLS),DISTRICT PRIMARY EDUCATION OFFICER,RAMSANG SEVA TRUST,PRINCIPAL,BUNDELKHAND UNIVERSITY,,DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,RULE SERVED,RULE SERVED BY DS
1537	CA/1638/2019	01/10/2019	VIMUBEN ALIAS VIMALABEN ALIAS VARSHABEN AMBALAL MAKWANA,	HCLS COMMITTEE,KURVEN K DESAI	AMBALAL PREMABHAI MAKWANA,	RULE SERVED
1538	CA/1639/2019	28/08/2019	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	DHARMESHBHAI BALLUBHAI CHAUDHARY,TARUNBHAI NARANBHAI KAHAR,RAMJI RUDABHAI GONDALIA	RULE UNSERVED,(MR PARESH M DARJI)
1539	CA/1640/2019	26/06/2019	VIPINBHAI RAYJIBHAI BHILL,	MR R G DWIVEDI	DGP AND IGPS (GANDHINAGAR),NATIONAL INSURANC CO. LTD	
1540	CA/1641/2019	23/08/2019	UNION OF INDIA,	RC JANI & ASSOCIATE	STATE OF GUJARAT,BHARUCH TEXTILE MILLS LTD	,RULE SERVED
1541	CA/1643/2019	31/07/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR	KAMLABEN MANOJBHAI MAKWANA,MANOJBHAI DAHYABHAI MAKWANA	RULE SERVED,NISHIT A BHALODI
1542	CA/1644/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KESARISINH GEMABHAI PARMAR,	MR VIJAY N RAVAL
1543	CA/1646/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAGHUSINH MASURSINH PARMAR,	MR VIJAY N RAVAL
1544	CA/1647/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DASOTBHAI UMARBAHI (DECEASED) SALIMBHAI DASOTBHAI,	MR VIJAY N RAVAL
1545	CA/1648/2019	14/08/2019	DEPUTY COLLECTOR LAND ACQUISTION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	AMRABHAI LAXMANBHAI PARMAR,KESARISINH GEMABHAI PARMAR,KESARISINH GEMABHAI PARMAR	RULE UNSERVED,MR VIJAY N RAVAL
1546	CA/1650/2019	30/07/2019	STATE OF GUJARAT THRO SECRETARY,	GOVERNMENT PLEADER	BALVANTBHAI M TRIVADI,DISTRICT DEVELOPMENT OFFICER	,MS TEJAL K SHAH
1547	CA/1651/2019	15/07/2019	STATE OF GUJARAT,COMMISSONER OF SCHOOLS,PRINCIPAL	GOVERNMENT PLEADER	S K FULETRA,	MS JK HINGORANI,MS VINITA S VINAYAK
1548	CA/1652/2019	24/06/2019	SHRI DESAI DHARAMSHIBHAI MOHANBHAI,	MR ND SONGARA	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	
1549	CA/1653/2019	24/09/2019	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL VITTHALBHAI DHANJIBHAI,HEIRS OF DECEASED PATEL THAKERSHIBAHI DHANJIBHAI,UGARIBEN WD/O VITTHALBHAI PATEL,GANESHBHAI S/O VITTHALBHAI PATEL,RATILAL S/O VITTHALBHAI PATEL,MAVJIBHAI S/O VITTHALBHAI PATEL,JANAKBHAI S/O VITTHALBHAI PATEL,SHANTABEN WD/O THAKERSHIBAHI APTEL,LAVJIBHAI S/O THAKERSHIBAHI APTEL,BHIKHABHAI S/O THAKERSHIBAHI APTEL	,MANAN K PANERI
1550	CA/1655/2019	18/07/2019	DIVYANSH VASUDEV JANI,	MS DIMPLE A THAKER	PATEL JITENDRAKUMAR PITAMBARBHAI,	MR.HEMANG H PARIKH,MR RASESH H PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1551	CA/1656/2019	25/06/2019	PARSHOTTAM MANJIBHAI PATEL,	MR ANKIT SHAH	STATE OF GUJARAT,COMMISSIONER AND STATE REGISTRAR,DEPUTY SECRETARY (APPEAL),DISTRICT REGISTRAR (CO-OP SOCIETIES),PATAN NAGRIK SAHAKARI BANK LTD,MANSUKHBHAI N PATEL,R R JOSHI,PATEL MAHENDRABHAI KHODIDAS,PATEL JAYANTIBHAI KHODIDAS,PATEL MAHENDRABHAI KHODIDAS,PATEL BHARATKUMAR JIVABHAI,PATEL SURESHBHAI CHUNIBHAI,PATEL JAYANTIBHAI TULASIBHAI,TANNA HEMANTKUMAR SHANKERLAL,PATEL NARENDRAKUMAR RAMLAL,MODI ASHOKKUMAR KANTILAL,DALWADI HIMMATBHAI AMBALAL,PATEL MAYURKUMAR KANTILAL,PATEL PRADIPKUMAR SAVABHAI,PATEL GAURANGKUMAR NARENDRAKUMAR,PATEL SANDIPKUMAR BHARATBHAI,DARJI HEMALKUMAR ASHOKKUMAR,SALAVI JIGNESH PRAVINCHANDRA,PATEL CHIRAG RAJENDRABHAI,NIKITABEN VALABHAI PATEL,PATEL JAIMIN SHANTILAL,PATEL HITESH CHUNILAL,MODI DHARMESH ASHOKBHAI,PRAJAPATI JAYESH JAYANTILAL,PATEL DIXIT BIPINCHANDRA,THAKKER MAULIK SATISHCHANDRA	
1552	CA/1657/2019	15/07/2019	DISTRICT DEVELOPMENT OFFICER,CHIEF DISTRICT HEALTH OFFICER	MR HS MUNSHAW	NILESH CHHAGANLAL SOLANKI,STATE OF GUJARAT	RULE SERVED BY DS,MR KEYUR A VYAS
1553	CA/1658/2019	24/06/2019	CHUNILAL KAPOORCHANDJI SHAH,REKHABEN CHUNILAL SHAH,MITTAL CHUNILAL SHAH,VARUN CHUNILAL SHAH,PARITOSH CHUNILAL SHAH,RAJESJ ROOPCHANDJI SHAH,RAJESH KANTILALJI SHAH	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	BANK OF INDIA,YASHVEE CONSTRUCTION PVT LTD,AASMAN TRADING LTD,YUVRAJ INDUSTRIES LTD	,KEDAR B BINIWALE
1554	CA/1659/2019	24/06/2019	NIRBHAY VIRAMBHAI BHIMBHA,	MR NIRAV R MISHRA	RESERVE BANK OF INDIA,	
1555	CA/1660/2019	05/08/2019	NILESHBHAI NATVARBHAI PATEL,	D H BHARWAD	CHIEF OFFICER KALOL NAGARPALIKA,	MR KEYUR A VYAS
1556	CA/1661/2019	31/07/2019	MANISH THAKORBHAI PATEL,	MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR.VISHVESHKUMAR H PANDYA	DHARMENDRA KANTILAL PATEL,THAKORBHAI LALLUBHAI PATEL	NOTICE UNSERVED,MR BOMI H SETHNA
1557	CA/1662/2019	07/08/2019	THE NEW INDIA INSURANCE CO LTD,	MR KV GADHIA	KALLUSING MUNNASING GAUTAM,UMIYA PLASTIC,SHAILESHBHAI MAGANDAS PATEL,RASIKLAL MANGALDAS PATEL	RULE SERVED
1558	CA/1663/2019	24/06/2019	DISTRICT AND SESSION COURT THRU S.A.RAJGOR,	MR HEMANG M SHAH	LAXMIBEN DAHYABHAI PARMAR,STATE OF GUJARAT,PRINCIPAL JUDGE S.D	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1559	CA/1664/2019	07/08/2019	DEPUTY COLLECTOR, LAND ACQUISITION AND REHEBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PRABHATSINH SARDARBHAI SOLANKI,	MR VIJAY N RAVAL
1560	CA/1665/2019	04/12/2020	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	GOPIBEN SONJIBHAI GAYAKWAD,SUNITABEN SONJIBHAI GAYAKWAD WD/O DIPAKBHAI RAUT,SARMILABEN SONJIBHAI GAYAKWAD,ASHOK SONJIBHAI GAYAKWAD,HITESH SONJIBHAI GAYAKWAD,LAXUBHAI TULASIYABHAI GAYAKWAD,SUKRIBEN LAXUBHAI GAYAKWAD,KIRANBHAI BHIKHUBHAI PATEL	RULE SERVED
1561	CA/1666/2019	16/07/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SOMABHAI BHURABHAI KHANT,	RULE SERVED
1562	CA/1667/2019	16/07/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNABHAI KHATUBHAI,	RULE SERVED
1563	CA/1668/2019	16/07/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PUNABHAI KOYABHAI,	RULE SERVED

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1564	CA/1671/2019	25/11/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KHANT MANABHAI MOTIBHAI,	RULE SERVED
1565	CA/1672/2019	16/07/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LALIBEN WD/O ARJUNBHAI SOMABHAI,	RULE SERVED
1566	CA/1673/2019	16/07/2019	LAND ACQUISITION / REHBILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMABHAI SARDARBHAI DAMOR,	RULE SERVED
1567	CA/1675/2019	28/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	MOHANBHAI GAMJIBHAI BARIA DIED DELETED (EXH. 33),SOKHLIBEN MOHANBHAI BARIA,SURYABEN BHAVABAI BARIA,MINOR SUMITRA BHAVABAI BARIA,MINOR NILESH BHAVABHAI BARIA,MINOR URMILA BHAVABHAI BARIA,YUSUFKHAN NASIRKHAN PATHAN,ZOYEBBHAI ABBASBHAI NIMACHWALA	,RULE SERVED,MR PARTHIV A BHATT
1568	CA/1676/2019	28/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	MOHANBHAI SABURBHAI BARIA,JAYANTABEN MOHANBHAI BARIA,YUSUFKHAN NASIRKHAN PATHAN,ZOYEBBHAI ABBASBHAI NIMACHWALA	RULE SERVED,UNSERVED EXPIRED (R)
1569	CA/1677/2019	28/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	VAJABHAI MANABHAI BARIA,RAYLIBEN VAJABHAI BARIA,VARJUBEN ARJUNBHAI NAYAK,YUSUFKHAN NASIRKHAN PATHAN,ZOYEBBHAI ABBASBHAI NIMACHWALA	RULE SERVED,MR PARTHIV A BHATT
1570	CA/1678/2019	28/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	DESINGBHAI MANABHAI NAYAK,GANGABEN DESINGBHAI NAYAK,VESTIBEN CHIMANBHAI NAYAK,MINOR PARUL CHIMANBHAI NAYAK,MINOR NAYNA CHIMANBHAI NAYAK,YUSUFKHAN NASIRKHAN PATHAN,ZOYEBBHAI ABBASBHAI NIMACHWALA	RULE SERVED,UNSERVED EXPIRED (R),MR PARTHIV A BHATT
1571	CA/1679/2019	28/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	MANGABHAI NARSINH BARIA,NAVLIBEN MANGABHAI BARIA,YUSUFKHAN NASIRKHAN PATHAN,ZOYEBBHAI ABBASBHAI NIMACHWALA	RULE SERVED,MR PARTHIV A BHATT
1572	CA/1680/2019	28/08/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	LALABHAI BHODUBHAI BARIA,RESHMBEN LALABHAI BARIA,SHANTABEN KANUBHAI BARIA,MINOR HITESH KANUBHAI BARIA,YUSUFKHAN NASIRKHAN PATHAN,ZOYEBBHAI ABBASBHAI NIMACHWALA	RULE SERVED,MR PARTHIV A BHATT
1573	CA/1681/2019	27/06/2019	DELWADA KELVANI MANDAL THRU PRADIPBHAI K JOSHI,	MR VH DESAI	SUNDERGIRI HARIGIRI GOSWAMI,DISTRICT EDUCATION OFFICER,SECONDARY EDUCATION TRIBUNAL	,MS MAMTA R VYAS
1574	CA/1682/2019	03/07/2019	ADMINSTRATIVE OFFICER AHMEDABAD MUNICIPAL SCHOOL BOARD,	HL PATEL ADVOCATES	SHAIKH ISMAIL GULAMNABI,AHMEDABAD MUNICIPAL CORPORATION	,MR DG SHUKLA,MR HARSHEEL D SHUKLA
1575	CA/1683/2019	15/07/2019	SHIVBHADRA SINH s/o HARDEVSINH GOHIL,	(MR NIKHIL S KARIEL)	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,ADDITONAL COMMISSONER OF POLICE(ADMINISTRATION),MAYUR D CHAUDHARI,RAJDEEP SINH TAKHATSINH ZALA,MITESH KANAIYALAL RAVAL,JAGDISHSINH HITUBHA SOLANKI,PRATAPBHAI CHATURBHAI PARNALA	,RULE SERVED
1576	CA/1684/2019	26/06/2019	SURSANGJI CHELAJI THAKOR,KANTIBHAI DHULABHAI CHAUHAN,DAMOR RUPABHAI NANABHAI,DAMOR MANGALBHAI SHANABHAI,SUKHAJI MOTIJI MACHHAR,NANJI GAUTTAMAJI MACHHAR	MR.PRASHANT B SHARMA	GURUKRUPA PROCONS PVT. LTD.,PRESIDING OFFICER	

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1577	CA/1685/2019	24/06/2019	PRABHABEN MANSUKHBHAI RAMANI,SANJAY MANSUKHBHAI RAMANI,ANIL MANSUKHBHAI RAMANI	,MR HASIT H JOSHI	BACHUBHAI UKABHAI PATEL,PARAS ALUMINIUM PVT. LTD THROUGH DIRECTOR,STATE OF GUJARAT THROUGH,GENERAL MANAGER,SPECIAL RECOVERY OFFICER,R S IYENGAR SPECIAL RECOVERY OFFICER,VINODBHAI BABUBHAI PARSANA,VANITABEN BABUBHAI PARSANA,BABUBHAI MEGHJIBHAI PARSANA,NANDUBEN BABUBHAI PARSANA,KAUSHAL NATVARSINH REVAR,KUMAR NATVARSINH REVAR,JOINT COMMISSIONER OF INDUSTRIES, GENERAL MANAGER,,DHAVAL BACHUBHAI PAGEL,PADMABEN BACHUBHAI PATEL,PALAKBEN MAHESHBHAI VAISHNAV,PARAS BACHUBHAI PATEL	
1578	CA/1686/2019	28/08/2019	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AMRATJI FULJI BAROT,KAMLESH MODAJI PRAJAPATI,DAKSHABEN RAVINDRAKUMAR GADHIYA,RELIANCE GENERAL INSURANCE CO. LTD,THAKARDA SHANTABEN PABUJI ALIAS BABJI	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
1579	CA/1687/2019	03/10/2019	RAVINDRASINGH MANGALDAS SHAH,	MR.HARDIK B SHAH,HCLS COMMITTEE	THE STOCK EXCHANGE AHMEDABAD,THE AHMEDABAD SHARE AND STOCK BROKERS ASSOCIATION,D.N. PANCHAL(SECRETARY),AHMEDABAD STOCK EXCHANGE LTD	RULE SERVED,MS VYOMA K JHAVERI
1580	CA/1688/2019	12/07/2019	VITTHALDAS CHHOTALAL PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	JAIMIN CHANDULAL PATEL,	
1581	CA/1689/2019	31/07/2019	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	RUMKIBEN ALIAS RAMKIBEN W/O DAMUBHAI KALUBHAI CHAUDHARI,GANESHBHAI DAMUBHAI CHAUDHARI,SHILABEN DAMUBHAI CHAUDHARI,KIRANBHAI BHIKHUBHAI PATEL	RULE SERVED
1582	CA/1690/2019	24/06/2019	DISTRICT AND SESSION COURT THRU S.A.RAJGOR,	MR HEMANG M SHAH	SURESHBHAI BABUBHAI MAKWANA,STATE OF GUJARAT,PRINCIPAL JUDGE S.D	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1583	CA/1691/2019	24/06/2019	DISTRICT AND SESSION COURT THRU S.A.RAJGOR,	MR HEMANG M SHAH	BHARATBHAI DAHYABHAI PARMAR,STATE OF GUJARAT,PRINCIPAL JUDGE S.D	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1584	CA/1693/2019	07/08/2019	DEPUTY COLLECTOR LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANABHAI MAGANBHAI BARIA,	RULE SERVED
1585	CA/1695/2019	24/06/2019	DISTRICT AND SESSION COURT THRU S.A.RAJGOR,	MR HEMANG M SHAH	DAHYABHAI BHIKHABHAI PARMAR,STATE OF GUJARAT,PRINCIPAL JUDGE S.D	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1586	CA/1696/2019	16/01/2020	DEPUTY COLLECTOR LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR SURENDRASINH PARWATSINH,PARMAR GUNENDRASINH PARWATSINH,PARMAR HARDIK KIRANSINH	RULE SERVED
1587	CA/1697/2019	16/01/2020	DEPUTY COLLECTOR LAND ACQUISTION OFFICER,STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARMAR SURENDRASINH PARWATSINH,PARMAR GUNENDRASINH PARWATSINH,PARMAR HARDIKSINH PARWATSINH	RULE SERVED
1588	CA/1698/2019	31/07/2019	AMIT RAMESHBHAI VYAS,CHIRAG MAHENDRABAHI SITAPRA,NILESH PREMANAND PANDYA,HIREN VINODRAI JANI	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	HIGH COURT OF GUJARAT,PRINCIPAL DISTRICT JUDGE,,RANJITBHAI BHIMABHAI DAYATAR,CHATURBHAI MOHANBHAI SINGALA,KISHORABHAI GANGIBHAI CHAVDA,MUKESHBHAI BABULAL RATHOD,DILIP NARENDRABHAI PANDIYA	,(MR NIKHIL S KARIEL)
1589	CA/1699/2019	06/08/2019	ASHARFUNNISHA MUNAVARKHAN PATHAN,	MR PRABHAKAR UPADYAY	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,HON'BLE INDUSTRIAL TRIBUNAL	NOTICE SERVED,MR HS MUNSHAW
1590	CA/1701/2019	23/10/2019	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORAPORATION,	MR SACHIN D VASAVADA	M/S. SANJANA BRASS INDUSTRIES,	MR DIPAK R DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1591	CA/1703/2019	28/08/2019	BAJAJ ALLIANZE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	GEETABEN D/O RAMABHAI PRAJAPATI AND W/O GUNVANTBHAI SOMABHAI PRAJAPATI,DASHRATHBHAI RAMABHAI PRAJAPATI,GOMTIBEN D/O RAMABHAI PRAJAPATI W/O KANTILAL GANGARAM,TAUSIFALI SHARAFATALI BUKHARI,PANKAJBHAI B. PATEL	RULE SERVED
1592	CA/1704/2019	28/08/2019	KAUSHIKRAY RATILAL PANDYA,	(MR PARESH M DARJI)	SHEETALBEN W/O CHETANKUMAR SHAH,NEW INDIA ASSURANCE CO LTD	RULE SERVED,(CHETANKUMAR K SHAH)
1593	CA/1705/2019	30/08/2019	JITENDRASINH MERAMBAHI KHACHAR,	MR RAJESH K SHAH	MANOJ TRADING COMPANY THRU ANANTRAY MAGANLAL UNADKAT,	MR NIKUNT K RAVAL
1594	CA/1706/2019	28/08/2019	GABHABHAI JUMABHAI TRAYA,	MR.HIREN M MODI	ARVINDBHAI RAMJIBHAI KATARIYA,THE NEW INDIA ASSURANCE CO LTD,KHAMSIHA JUSAB MOKHA,BAJAJ ALLIANZE GENERAL INSURANCE CO LTD	,RULE SERVED,BHARATKUMAR K VIZODA
1595	CA/1707/2019	28/08/2019	ADAMBHAI NURMAMAD SAMEJA,	MR.HIREN M MODI	JADEJA JAYENDRASINH AJITSINH,MANSUKHLAL MADHUBHAI PATEL,THE NEW INDIA ASSURANCE CO LTD,SIKANDAR ADAMBHAI SAMEJA,THE ORIENTAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
1596	CA/1708/2019	29/07/2019	INTAS PHARMACEUTICALS PTD,	MR B S SOPARKAR	THE DEPUTY COMMISSIONER OF INCOME TAX CIRCLE - 2(1),	(MRS MAUNA M BHATT)
1597	CA/1709/2019	29/07/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S. ARVIND LIFESTYLE BRANDS LTD,	RULE SERVED BY DS
1598	CA/1710/2019	17/10/2019	KALPNABEN BHUPENDRABHAI PATEL,	MR.HIREN M MODI	MUSTAK FARIDKHAN PATHAN,NATIONAL INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
1599	CA/1711/2019	28/08/2019	MANGLUCHARAN GOPINATH GOUD,SARJANIBEN MANGLUCHARAN GAUD	MR.HIREN M MODI	DASHRATHRAM SANGIRAM JAYSWAR ALIAS DASHRATHPRASAD SANGIPRASAD JAYSWAR,NATIONAL INSURANCE COL LTD	RULE SERVED,RULE UNSERVED
1600	CA/1712/2019	23/07/2019	RAJENDRA PRASAD SHAH S/O BANWARILAL SHAH,	MR Y J PATEL,MR KISHAN B CHANDEL	RANA BHURA VIRA,PRAVIN JERAMBHAI PATEL,NATIONAL INSURANCE CO. LTD,DEVJIBHAI NARANBHAI AHIR,BHIKHU P. AGARWAL,THE NEW INDIA ASSURANCE CO. LTD	,RULE UNSERVED,(MR MAULIK J SHELAT)
1601	CA/1713/2019	30/09/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	L/H AND L/R OF DECEASED NAROTTAM SHANKARBHAI TANDEL,INDIRABEN NAROTTAMBHAI TANDEL,JASHODABEN NAROTTAMBHAI TANDEL,HIRAVATIBEN NAROTTAMBHAI TANDEL,BHAVESHBHAI NAROTTAMBHAI TANDEL,GAYATRIBEN NAROTTAMBHAI TANDEL,L/H AND L/R OF DECEASED JERAMBHAI FAKIRBHAI,RADHABEN WIFE OF JERAMBAHI FAKIRBHAI,SUMANBEN JERAMBHAI TANDEL,LALJIBHAI JERAMBHAI TANDEL,DALSUKHBHAI JERAMBHAI TANDEL,BHARAT JERAMBHAI TANDEL,CHAMPABEN W/O DALSUKHBHAI PREMABHAI TANDEL,GETABEN W/O JAYANTIBHAI RAMJIBHAITANDEL,SANIABHAI BHENKABHAI TANDEL,MANAGER	,NOTICE SERVED,UNSERVED EXPIRED (N),MR ZUBIN F BHARDA
1602	CA/1714/2019	06/08/2019	SECRETARTY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJENDRASINH HAMIRSINH PARMAR,	RULE SERVED
1603	CA/1715/2019	14/08/2019	DHORAJI MUNICIPALITY THROUGH ITS CHIEF OFFICER,	MR PREMAL R JOSHI	GUJARAT PRADESH MUNICIPAL KARMCHARI SANGH C/O KALPAKBHAI TRIVEDI,LABOUR COURT, RAJKOT	RULE SERVED
1604	CA/1716/2019	19/09/2019	DHORAJI MUNICIPALITY THROUGH ITS CHIEF OFFICER,	MR PREMAL R JOSHI	DILIPKUMAR MANSUKHLAL TRIVEDI,LABOUR COURT, RAJKOT	RULE SERVED,MS MAMTA R VYAS
1605	CA/1717/2019	28/08/2019	HARIBHAI DAYABHAI MAKWANA,	MR. HEMAL SHAH	DRIVER RAMUBHAI RANABHAI THAKOR,RANCHHODBHAI KANJIBHAI,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR PALAK H THAKKAR
1606	CA/1719/2019	06/08/2019	DISTRICT DEVELOPMENT OFFICER,	MR HS MUNSHAW	PRAHLADBHAI GIRDHARLAL JOSHI,STATE OF GUJARAT	RULE SERVED BY DS,(MR MB GANDHI),MR CHINMAY M GANDHI
1607	CA/1720/2019	28/06/2019	RAGHUVIR GODADBHAI CHAUDHARY,	MR. MANOJ T DANAK	ASSISTANT COMMISSONER,	

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1608	CA/1722/2019	20/09/2019	CHAUDHARI HARIBHAI KESHVLAL,CHAUDHARI BABIBEN HARIBHAI	MR MAYUR RAJGURU	THAKOR MUKESHBHAI CHANDUJI,RELIANCE GENERAL INSURANCE CO. LTD,THAKOR MAHENDRAKUMAR SOMAJI	(MR FB BRAHMBHATT),MR CHIRAYU A MEHTA,MR. YOGENDRA THAKORE,MR.D H PANCHAL
1609	CA/1723/2019	28/08/2019	LAXMIBEN WD/O MAHESHBHAI PATEL,MUKESHBHAI MAHESHBHAI PATEL,DHANJIBHAI GAUTAMBHAI PATEL,KESARBEN DHANJIBHAI PATEL	MR.HIREN M MODI	(DELETED) RAMABHAI PARBATBHAI MER,BALUBHAI KACHARABHAI PATEL,THE UNITED INDIA INSURANCE CO LTD,(DELETED) SURESHBHAI VELJIBHAI PATEL,V.K. PATEL AND COMPANY,THE ORIENTAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED,MR P P LAKHANI
1610	CA/1724/2019	28/08/2019	NOORUDDIN DAWOODBHAI TARWADI,SIRINBEN NOORUDDINBHAI TARWADI	MR.HIREN M MODI	KIRITSINH NARANSINH SOLANKI,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
1611	CA/1725/2019	02/07/2019	SOMABHAI VIRABHAI PANCHAL,	MRS NISHA M PARIKH	STATE OF GUJARAT,DY. DIRECTOR,DISTRICT EMPLOYMENT OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1612	CA/1726/2019	22/08/2019	RAJKAMAL LAXMAN RAM,	MR DEVARSHI C SHAH	INDRAJITSINH DASRATHSINH JADEJA,PRITIBEN DEEPAKBHAI VED,THE NATIONAL INSURANCE COMPANY LIMITED,MAHESHBHAI AJABHAI MUDHAVA	,RULE SERVED
1613	CA/1727/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BABARBHAI MATHURBHAI PATEL (DECD),PATEL JASHUBHAI BABARBHAI,PATEL SHARDABEN BABARBHAI,PATEL SAROJBEN BABARBHAI,PATEL NARENDRABHAI BABARBHAI	,RULE SERVED,REFUSED SERVED (R)(70)
1614	CA/1728/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	DOLATBHAI LAKHABHAI CHAUHAN,	RULE SERVED
1615	CA/1729/2019	30/09/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	UMEDBHAI SURABHAI CHAUHAN,	MR VIJAY N RAVAL
1616	CA/1730/2019	30/09/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBHAI SURABHAI CHAUHAN,	MR VIJAY N RAVAL
1617	CA/1731/2019	30/09/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL LALABHAI KALABHAI (DECD),PATEL BHARATBHAI LALABHAI,PATEL MADHUBEN LALABHAI,PATEL DAHIBEN LALABHAI,PATEL KAPILABEN LALABHAI	,MR VIJAY N RAVAL
1618	CA/1732/2019	30/09/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHULABHAI HIRABHAI (DECD),PATEL PRVINBHAI DHULABHAI,PATEL LILABEN DHULABHAI,PATEL AMRISHBHAI DHULABHAI,PATEL DINESHBHAI DHULABHAI(DECEASED),PATEL SUDHABEN DINESHBHAI,PATEL ARPITABEN DINESHBHAI,PATEL HARDIK DINESHBHAI	,MR VIJAY N RAVAL
1619	CA/1733/2019	07/08/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF PARSOTTAMBHAI NATHABHAI,PATEL RAIJIBHAI BHAGABHAI	,RULE SERVED
1620	CA/1734/2019	07/08/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BARIA PARVATSINH NANJI,	RULE SERVED
1621	CA/1735/2019	07/08/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL NAVNITBHAI LALABHAI,	RULE SERVED
1622	CA/1736/2019	07/08/2019	DEPUTY COLLECTOR LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL BAKORBHAI SAKHABHAI,	RULE SERVED
1623	CA/1737/2019	18/07/2019	PUSHPAGAURI VINAYCHANDRA JAYSWAL,	MR ANKIT SHAH	VASVELIYA GHUGHABHAI GORDHANBAHI,	NOTICE SERVED BY DS
1624	CA/1738/2019	29/07/2019	CHIEF COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	M/S ANAND PRAFULCHANDRA VAIDYA (HUF),	RULE SERVED BY DS
1625	CA/1739/2019	29/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	BALDEV BHIKHABHAI PATEL,	SERVED BY AFFIX. (R)
1626	CA/1740/2019	29/07/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, SURAT 1,	MRS KALPANA K RAVAL	BALDEV BHIKHABHAI PATEL,	SERVED BY AFFIX. (R)
1627	CA/1741/2019	19/09/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	DHANANI IMPEX PVT LTD,	RULE SERVED

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1628	CA/1742/2019	19/09/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MR SHASHIKANT S GADE	LH OF BHIMABHAI SADIYA,RAMESHBHAI VEJABHAI MOKRIYA,ORIENT ABRASIVES LTD,LATE KHIMIBEN BHIMABHAI SADIYA,JAGDISH BHIMABHAI SADIYA,ROSHNI BHIMABHAI SADIYA	,RULE SERVED,HCLS COMMITTEE,MS G R VIJAYALAKSHMI
1629	CA/1743/2019	27/08/2019	SHAILESHKUMAR PUNAMCHAND SHAH,	MR R G DWIVEDI,MR PRADEEP R MISHRA	PATEL JAYANTIBHAI BAKORBHAI,PRABHA STEEL INDUSTRIES,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED
1630	CA/1744/2019	23/08/2019	KOKILABEN RAMESHBHAI SANGADA,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	ABDUL SALIM A MAKRANI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,CHANDRAKANTBHAI NARANBHAI VARIYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,JAYESH CHANDRAKANTBHAI VARIYA	RULE SERVED
1631	CA/1745/2019	06/09/2019	KANAN JAYESHBHAI PARIKH,	MR PRADEEP R MISHRA	JAGDISH CHAUDHARY SHYOKRAM,LALARAM S/O GHASIRAM JAT,NATIONAL INSURANCE COMPANY LTD,HARGOVINDBHAI M. PATEL,THE NEW INDIA ASSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
1632	CA/1746/2019	06/09/2019	CHAITALI PIYUSHBHAI PARIKH,	MR PRADEEP R MISHRA	JAGDISH CHAUDHARY SOYAKRAM,LALARAM S/O GHASIRAM JAT,NATIONAL INSURANCE COMPANY LTD,HARGOVINDBHAI M. PATEL,THE NEW INDIA ASSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
1633	CA/1747/2019	23/08/2019	NAYNABEN ALIAS NISHA D/O TULSIBHAI MISTRI W/O DHARMESHKUMAR DESAI,	MR MAKBUL I MANSURI	BABUBHAI LALLUBHAI BHIL,RAJENDRAKUMAR RAMANLAL PATEL,THE NEW INDIA ASSURANCE COMPANY LTD	,RULE SERVED,UNSERVED EXPIRED (R)
1634	CA/1748/2019	23/08/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	DOSHI JIGNABEN WD/O LAILESHBHAI AMICHANDBHAI,MIRAL LAILESHBHAI DOSHI,SHAH MAULIKKUMAR PRAKASHCHANDRA	RULE SERVED
1635	CA/1749/2019	23/08/2019	UNITED INDIA INSURANCE CO LTD,	MR VC THOMAS	FATEHSINH BHARATSINH RATHOD (GARASIYA),AMINABEN FATEHSINH RATHOD(GARASIYA),DELETED VIDE ORDER BELOW EX. 31,VISHNUBHAI PRAHLADBHAI PATEL	,RULE SERVED,UNSERVED EXPIRED (R)
1636	CA/1751/2019	01/07/2019	VALLABHIPUR MUNICIPALITY,	MR DEEPAK P SANCHELA	RAJENDRASINH NATHUSINH PARMAR,INDUSTRIAL TRIBUNAL	
1637	CA/1752/2019	30/07/2019	CHIEF OFFICER, NADIAD NAGARPALIKA,	MR MEHUL SHARAD SHAH	ISHWARBHAI GORDHANBHAI BAVISKAR,	MR UT MISHRA
1638	CA/1753/2019	06/08/2019	M/S GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR B S SOPARKAR	DEPUTY COMMISSIONER OF INCOME TAX,	RULE SERVED BY DS
1639	CA/1754/2019	28/08/2019	UNITED INDIA INSURANCE COMPANY LIMITED MEHSANA,	MR VIBHUTI NANAVATI	NIRMA LIMITED,AMARNATH RAMAKANT MISHRA,ANILKUMAR JAYPRAKASH MISHRA	RULE SERVED
1640	CA/1755/2019	10/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KELA ALIAS RINA D/O SHANKARLAL BHARTHAJI,DHANPAL S/O SHANKARLAL BHARTHAJI,MONGHIBEN BHARTHAJI DAMOR,BHARTHAJI DHANJIBHAI DAMOR,ISHWARLAL JAMUKLAL SONI	RULE UNSERVED,MR KARTIK I SONI
1641	CA/1756/2019	04/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KANKUBEN RATNABHAI SHINGADA,RATNABHAI LAKHMANBHAI SHINGADA,ISHWARLAL JAMUKLAL SONI	RULE NOT RECD BACK,MR KARTIK I SONI
1642	CA/1757/2019	10/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KELA ALIAS RINA D/O SHANKARLAL BHARTHAJI,DHANPAL S/O SHANKARLAL BHARTHAJI,MONGHIBEN BHARTHAJI DAMOR,BHARTHAJI DHANJIBHAI DAMOR,ISHWARLAL JAMUKLAL SONI	RULE NOT RECD BACK,MR KARTIK I SONI
1643	CA/1758/2019	06/08/2019	M/S GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR B S SOPARKAR	THE DEPUTY COMMISSIONER OF INCOME TAX,	RULE SERVED BY DS
1644	CA/1759/2019	06/08/2019	M/S GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR B S SOPARKAR	THE DEPUTY COMMISSIONER OF INCOME TAX,	RULE SERVED BY DS
1645	CA/1760/2019	06/08/2019	M/S GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED,	MR B S SOPARKAR	THE DEPUTY COMMISSIONER OF INCOME TAX,	RULE SERVED BY DS

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1646	CA/1761/2019	15/10/2019	ANITABEN JITENDRAKUMAR JIVANI,JENISH JITENDRAKUMAR JIVANI,TIRTH JITENDRAKUMAR JIVANI,VEDPRAKASH GORDHANDAS JIVANI,ISHWARIBEN VEDPRAKASH JIVANI	MR MEHUL SHARAD SHAH	THAKOR BALWANTJI CHIKUJI,PRAKASHBHAI LAXMANBHAI RAVAL,THE IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,MEHUL VEDPRAKASH JIVANI,NATIONAL INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED
1647	CA/1762/2019	19/08/2019	JUGAL KIRTIKUMAR VYAS,	MR TUSHAR CHAUDHARY	SNEHALBEN JASHVANTLAL RAVAL,	MR HIMANSU M PADHYA
1648	CA/1763/2019	24/09/2019	MOHAMMADIRFAN KALUMIYA QURESHI,	NISHIT A BHALODI	MOHAMMADRAFIK YAKUBBHAI SIPAI,SABBIRBHAI BASIRBHAI VANZARA,THE ICICI GENERAL INSURANCE CO. LTD	RULE UNSERVED,(MR RM PARMAR),HCLS COMMITTEE,MR TANMAY B KARIA
1649	CA/1764/2019	10/07/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	THAKOR VINODAJI POPATAJI,THAKOR RAMANJI POPATAJI,THAKOR BHARATIBEN POPATAJI,THAKOR SIMABEN POPATAJI,THAKOR POPATAJI GAMBHIRAJI,THE SPECIAL LAND ACQUISITION OFFICER	
1650	CA/1765/2019	10/07/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	PATEL MANJULABEN RAMANBHAI,PATEL SHAKARABHAI HARAGOVANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	
1651	CA/1766/2019	10/07/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LTD,	MR AJAY R MEHTA	THAKOR KALAJI CHATURJI,THE SPECIAL LAND ACQUISITION OFFICER	
1652	CA/1769/2019	02/07/2019	BHARAT MOGHUBHAI RAJPUT(BHOI),	MS.FALGUNI D.TRIVEDI	PARNIL INDUSTRIES,APPU FOUNDRY,MARKSON ELECTRICAL,WONDER ENTERPRISE,HARIDHAN ENTERPRISE,PRESIDING OFFICER	
1653	CA/1770/2019	30/09/2019	BHUMIKABEN ARVINDBHAI VADHRODIYA,	MR POPATJI H SOLANKI	ARVINDBHAI NARHARIBHAI VADHRODIYA,	MR DJ BHATT
1654	CA/1771/2019	11/12/2019	REKHA ALIAS RITA MAHESH KAHAR D/O RAMASHRAY KASHYAP,	MS BANNA S DUTTA,MR ATIT D THAKORE	KAHAR MOHAN DIPNARAYAN,	YAGNESHKUMAR S JOSHI,JATIN V YADAV
1655	CA/1772/2019	01/10/2019	KINJAL UDESING GOHIL,	MR Y J PATEL	RAKESHBHAI DEVENDRABHAI SOLANKI,	MR. KALRAV R PATEL,P K NAYAK
1656	CA/1773/2019	02/08/2019	SURYABEN ARVINDBHAI PARMAR,SHANTILAL SUKABHAI PARMAR,SUMITRABEN SHANTILAL PARMAR,MINOR KOMALBEN ARVINDBHAI PARMAR	(CHETANKUMAR K SHAH)	SARFUDDIN ALAUDDIN MAKRANI,ABDULBHAI ISMAILBHAI GHANCHI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED
1657	CA/1774/2019	28/08/2019	UNITED INDIA INSURANCE CO LTD,	MR VC THOMAS	RAMILABEN RAMANBHAI BARIYA,MINOR HEMANGI RAMANBHAI BARIYA,MINOR BHUMIKA RAMANBHAI BARIYA,PRATAPSINH SURSINH CHAWDA,SURSINH MOHANSINH CHAWDA	RULE SERVED,UNSERVED EXPIRED (R),MR MOHSIN M HAKIM
1658	CA/1775/2019	20/09/2019	BHAVNABEN JAYESHBHAI PARIKH,KANAN JAYESHBHAI PARIKH,TRAMBAKLAL MANILAL PARIKH,PREMILABEN TRAMBAKLAL PARIKH	MR PRADEEP R MISHRA	JAGDISH CHAUDHARY SOYAKRAM,LALARAM S/O GHASIRAM JAT,NATIONAL INSURANCE COMPANY LTD	,SERVED BY AFFIX. (R),MR. ALKESH N SHAH
1659	CA/1776/2019	09/07/2019	GUJARAT LIVELIHOOD PROMOTION COMPANY LTD,	MR HS MUNSHAW	COHESION FOUNDATION TRUST THROUGH CHIEF EXECUTIVE OFFICER,	G H VIRK
1660	CA/1777/2019	02/07/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR DG CHAUHAN,RONAK D CHAUHAN	KANJI SAVA HARIJAN,MAMAD RAHIM RAYB,BIJAL NETA HARIJAN,MIYADAD HAYATKHAN MUTWA,SAYA UGA HARIJAN,RAYSHI MAMAD CHANGA,SAJAN NETA HARIJAN,HUSSAIN ROHTULLAH RYSHI,BIJAL DANA HARIJAN,KARA HAJA HARIJAN,TUGA HAJA HARIJAN,KAKAN DAUD MUTWA,ALANA MOOSA SAMA,ARJAN BHIMA HARIJAN,NARAN DHANA HARIJAN,ARJUN SAVA HARIJAN,KARMAN SAVA HARIJAN,SHAKUR MAMAD SAMA,KARSAN RAVA KERASIYA,ZALA MAHENDRASINH FATUBHA,AMZAD ABDREMAN SIDDI	,MR. MUKESH T MISHRA
1661	CA/1778/2019	07/08/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANMATBHAI BHUDARBHAI SOLANKI,	RULE SERVED
1662	CA/1780/2019	07/08/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASWANTBHAI SOMABHAI SOLANKI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1663	CA/1781/2019	19/02/2020	NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	GANGABEN NATHUBHAI DAMOR,NATHUBHAI DHANJIBHAI DAMOR,ISHWARLAL JAMUKLAL SONI	RULE NOT RECD BACK,MR KARTIK I SONI
1664	CA/1782/2019	06/09/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	KALABHAI SOMABHAI MACHHI,SUKHIBEN KALABHAI MACHHI,MANILAL ALIAS JAYANTI VAGHABHAI,PRAVINBHAI AMBALAL PATEL,SHRI HARDWARE TOOLS AND MACHINERY SYNDICATE	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
1665	CA/1783/2019	28/08/2019	UMESHBHAI RATILAL PARMAR,	MR. YOGENDRA THAKORE	SHUKAL MAYURBHAI JITENDRABHAI,GUJARAT STATE ROAD TRANSPORT CORPORATION,DASHRATHSINH MANGALSINH GOHIL,DIVISIONAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,(MR NIRAL R MEHTA),MR NIKUNT K RAVAL
1666	CA/1785/2019	05/08/2019	CARGO MOTORS (GUJARAT) LIMITED,	MR DG CHAUHAN,RONAK D CHAUHAN	KRITIKANT SHIVAJIRAV JADAV,PRESIDING OFFICER	RULE NOT RECD BACK,MR SUBRAMANIAM IYER
1667	CA/1786/2019	29/07/2019	VICE CHANCELLOR - SARDAR KRUSHINAGAR DANTIWADA,REGISTRAR - SARDAR KRUSHINAGAR DANTIWADA	MR DG CHAUHAN,RONAK D CHAUHAN	DESAI BHAVANABEN FALJIBHAI,STATE GOVERNMENT	RULE NOT RECD BACK,MR JA ADESHRA
1668	CA/1787/2019	08/08/2019	M/S SANTKRUPA ROLLING SHUTTERS,	MR. NIMESH S DESAI	UNION OF INDIA,CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX SURAT I	RULE SERVED,JAIMIN A GANDHI
1669	CA/1788/2019	30/07/2019	KOKILABEN RAMESHBHAI PRAJAPATI,	MR BP GUPTA	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,PLANNING OFFICER AND TALUKA DEVELOPMENT OFFICER,DISTRICT PRIMARY EDUCATION OFFICER	RULE SERVED BY DS
1670	CA/1792/2019	03/07/2019	LH OF RATILAL MAKANJI,PATEL LILABEN RATILAL BHATT (DIED ON RECORD),RANJANBEN (KUNJAN) RATILAL BHATT (DIED ON RECORD),MAHESH RATILAL BHATT (DIED ON RECORD),BHANUBEN RATILAL BHATT (DIED ON RECORD),KUNDANBEN RATILAL BHATT,PRAVIN RATILAL BHATT (DIED ON RECORD),ATUL RATILAL BHATT (DIED ON RECORD),DHARMENDRAKUMAR VINODRAI,LALITKUMAR VINODRAI,REKHABEN VINODRAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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1671	CA/1793/2019	06/08/2019	AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL CORPORATION	MR SATYAM Y CHHAYA	PRAJAPATI ROHIT P,PRAJAPATI BHARATKUMAR AMRUTLAL,PAREKH SANJAYKUMAR VITHTHALDAS,NAI KIRIT K,PRAJAPATI MAHESH SHAKARABHAI,PATEL HASMUKH GORDHANBHAI,GURJAR ASHOKKUMAR RAMANLAL,RATHOD BHARATKUMAR PRABHULAL,PATNI NAGIN K,MODI VINODKUMAR M,VALAND SHAILESHKUMAR AMRTUBHAI,RANA HARSHADKUMAR BABULAL,VERMA MAHESHBHAI VRAJLAL,PRAJAPATI HARNISH JASHUBHAI,THAKORE GUNVANT KODARBHAI,KANOJIYA ASHWIN M,NINAMA DILIPKUMAR THAVRAJI,VAIDH HEMANT N,VAIRAGIBAVA CHAMANGIRI GHANSHYAMGIRI,PATEL PANKAJ NATUBHAI,PAREKH VINODKUMAR BABULAL,PRAJAPATI MANUBHAI KALYANBHAI,GOSWAMI VISHNUGIRI RAMGIRI,BAROT AMRISHKUMAR DHANSUKHBHAI,PRAJAPATI DINESH PRAHLADBHAI,VAGHRI JIVANBHAI CHAKABHAI,MODI PANKAJ GORDHANDAS,CHAUHAN MAHESH ARJANBHAI,PRAJAPATI GIRISHKUMAR KESHAVLAL,MODIYA PRAVINBHAI RUPSIBHAI,PRAJAPATI BHARATKUMAR DAHYABHAI,VAGHELA MANISHKUMAR NATHUBHAI,GOHIL MINESHKUMAR SURYAKANTBHAI,LODHA RAKESH AMARSINH,SHAIKH JAKIRHUSEN GULAMHUSEN,METIKAL RAJU RANGAUYA,RATHOD SURESH SHAKARABHAI,ASARI RAJESH K,PAREKH MANISH D,PAREKH BALVANT B,FAKIR GAFARSHA BISMILLA,DHOBI KAUSHIK M,ASARI VALABHAI R,NINAMA ASHWIN R,LAKHARA PREMCHAND R	RULE NOT RECD BACK,MR. MN MARFATIA
1672	CA/1794/2019	28/08/2019	FULO VIRENDRA GOSWAMI,MINOR AVDHESHKUMAR VIRENDRA GOSWAMI,SIYARAM DIPENARAYAN GOSWAMI,SUBHADRA SIYARAM GOSWAMI	MR PARTHIV A BHATT,VIRAL K VASHI	SWAPANBHAI MAGANLABHAI KISHKU (BENGALI),MANORAM K.C. BARICK,THE NEW INDIA ASSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R)
1673	CA/1795/2019	06/09/2019	KANCHANBEN POPATBHAI JIYANI,	MR.HIREN M MODI	YUNUSBHAI IBRAHIMBHAI BHATTI,KHODABHAI ZILABHAI BHAMAR,THE NEW INDIA ASSURANCE CO. LTD,ABBASBHAI KARIMBHAI,RAMBHAI BHAVANBHAI VIRADA,RELIANCE GENERAL INSURANCE CO. LTD	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR CHIRAYU A MEHTA
1674	CA/1796/2019	06/09/2019	GUNVANTBHAI CHHANABHAI GAMIT,HANSULABEN GUNVANTBHAI GAMIT,MADHUBEN GUNVANTBHAI GAMIT	MR.HIREN M MODI	HAMID HUSEN ROSHANBHAI PATHAN(DELETED),FAKARUDDINKHAN SUMERKHAN,ICICI LOMBARD GENERAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
1675	CA/1797/2019	23/08/2019	KAMLESHBHAI DALPATBHAI SOLANKI,	(CHETANKUMAR K SHAH)	SACHIN VIJYARAO SHIRKE,SHOBHA VIJAYBHAI SHIRKE,FUTURE GENERAL INDIA INSURANCE CO. LTD,KAMLESHBHAI HIMMATBHAI SOLANKI,MAFATBHAI ISHVARBHAI SOLANKI,IFFCO TOKIO GENERAL INSURANCE CO. LTD.	RULE SERVED
1676	CA/1798/2019	05/08/2019	ANJANA BHAVANBHAI DOLABHAI,ANJANA RAMJIBHAI DOLABHAI,ANJANA HATHIBHAI DOLABHAI	MR N R DESAI	STATE GOVERNMENT,EXECUTIVE ENGINEER	
1677	CA/1799/2019	04/07/2019	GANESH RATNAJI PARMAR,	MS.AKSHITABA SOLANKI	AHMEDABAD MUNICIPALITY CORPORATION,HEALTH BIRTH AND DEATH DEVELOPMENT,SHREE VIVEKANAND GRAM PUDHYOUG SEWA SANGH	
1678	CA/1800/2019	01/10/2019	THE NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	MANJULABEN JAYANTIBHAI USADADIYA,ALPESH JAYANTIBHAI USADADIYA,GULABBEN JAYANTIBHAI USADADIYA,VISHAL JAYANTIBHAI USADADIYA,ANJVALIBEN JAYANTIBHAI USADADIYA,BAVCHANDBHAI KANJIBHAI USADADIYA,DINESHKUMAR RAJBHAN SHAHU,JAYESHKUMAR NAYARANBHAI PATEL	RULE UNSERVED,MR.HIREN M MODI

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1679	CA/1801/2019	21/10/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AHMEDABAD TV CENTRE,	MAITRI P PATEL
1680	CA/1802/2019	01/10/2019	MEHULKUMAR CHANDUBHAI PATEL,	MR.HIREN M MODI	NANDLAL JOGDA,HARESHBHAI BABUBHAI PATEL,NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED
1681	CA/1803/2019	06/08/2019	HARSHADBHAI GHANSHYAMBHAI MAKWANA,	MR.HIREN M MODI	MAHENDRABHAI MANIBHAI BHOI,YUNUSALI HAIDERALI MOMIN,NEW INDIA ASSURANCE CO. LTD	RULE SERVED
1682	CA/1804/2019	07/10/2019	EXECUTIVE ENGINEER,	MR DG CHAUHAN,RONAK D CHAUHAN	HEIRS OF JAYANTIBHAI VALLABHBHAI PATEL,HEMESHBHAI JAYANTIBHAI PATEL,TRUPTIBEN HEMESHBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,HEMESHBHAI JAYANTIBHAI PATEL,BEENABEN JAYANTIBHAI PATEL,CHHAYABEN JAYANTIBHAI PATEL	,RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
1683	CA/1805/2019	07/10/2019	EXECUTIVE ENGINEER,	MR DG CHAUHAN,RONAK D CHAUHAN	SHARDABEN WD/O BHIKHABHAI MANGALBHAI PATEL,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	,RULE SERVED,MR NIKUNT K RAVAL,VIDIT S SHARMA
1684	CA/1806/2019	26/10/2020	RAYABHAI REVJIBHAI GAMIT,	MR.HIREN M MODI	JASWANTBHAI SINGABHAI GAMIT,THE ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MR CHIRAYU A MEHTA
1685	CA/1808/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HADMATJI PRABHUJI,	RULE SERVED
1686	CA/1809/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MADHAJI PRABHUJI,	RULE SERVED
1687	CA/1811/2019	25/07/2019	DALPATBHAI BHAGUBHAI PATEL,BIPINBHAI HIRABHAI PATEL,VIJAYBHAI HIRABHAI PATEL,GEETABEN BHOGILAL PATEL,LATABEN HEMANTBHAI PATEL D/O OF HIRABHAI MULJIBHAI PATEL,CHANCHALBEN D/O OF BHAGUBAHI CHHIBABHAI PATEL,PREMILABEN ALIAS PRAMILABEN, DAUGHTER OF BHAGUBHAI CHIBABHAI,HIRABHAI MULJIBHAI PATEL,BIPINBHAI HIRABHAI PATEL,VIJAYBHAI HIRABHAI PATEL,GEETABEN BHOGILAL PATEL,LATABEN HEMANTBHAI PATEL D/O OF HIRABHAI MULJIBHAI PATEL,CHANCHALBEN D/O OF BHAGUBAHI CHHIBABHAI PATEL	,MR ASPI M KAPADIA,MS DELSHAD A KAPADIA	KISHORBHAI DAHYABHAI PATEL,BABUBHAI @ BIPINCHANDRA PATEL,JAYESHBHAI DAHYABHAI PATEL,PRAKASHBHAI DAHYABHAI PATEL,NANIBEN WIDOW OF HARIBHAI CHHIBABHAI PATEL,CHHAGANBHAI HARIBHAI PATEL,RAMESHBHAI HARIBHAI PATEL,DILIPBHAI HARIBHAI PATEL,KIRANBHAI HARIBHAI PATEL,VANITABEN WIDOW OF BABUBHAI @ BIPINCHANDRA PATEL	,DS AFF.NOT FILED (N),MR DHAVAL D VYAS
1688	CA/1813/2019	09/07/2019	STATE OF GUJARAT,DEPUTY COLLECTOR, UNA,COLLECTOR, GIR SOMNATH,MAMLATDAR, UNA	GOVERNMENT PLEADER	KANTABEN BHAGWANBHAI VAYA,SUNILBHAI BHAGWANBHAI VAYA,BHAGWANBHAI JIVABHAI VAYA,MANOJBHAI BHAGWANBHAI VAYA,JAYABEN PITAMBARBHAI VAYA	,MR VISHAL C MEHTA
1689	CA/1814/2019	23/08/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ADAMBHAI SULEMANBHAI SUNSARA (GADHA),HANIFABEN W/O ADAMBHAI SUNSARA(GADHA),MINOR RAIYAN IMRANBHAI SUNSARA(GADHA),MINOR HALIMA IMRANBHAI SUNSARA(GADHA),HAPANI (SIPAI) IMRANBHAI MAHMMADALI ALIAS MAHMMADKHAN	RULE SERVED,MR HIMANSU M PADHYA
1690	CA/1815/2019	06/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	CHHAGANBHAI RAMABHAI NAYAKA,DIPAKKUMAR NARPATSINH RATHVA,RAJUBHAI MAKABHAI RATHVA,ASHOKBHAI MAVSINGBHAI RATHVA	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
1691	CA/1817/2019	06/09/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAMESHBHAI PREMJIBHAI VYAS,MAYABEN RAMESHBHAI VYAS,CHATHABHAI KHODABHAI THAKOR	RULE NOT RECD BACK,MR HARSHIT S TOLIA,MR PARTH S TOLIA,SHIRISHCHANDRA B TOLIA
1692	CA/1818/2019	06/09/2019	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	LALITBHAI PRABHUDASBHAI SAVJIYANI,DEVABHAI KAMABHAI RABARI	RULE SERVED
1693	CA/1819/2019	16/03/2020	TRISTAR RETAIL CONCEPTS PVT LTD,	MR BHARGAV HASURKAR,H N SEVAK	RANJAN MITRA,ADITI MITRA	MR P P MAJMUDAR,SHASHVATA U SHUKLA

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1694	CA/1820/2019	22/08/2019	THE CCE, AHMEDABAD 2, COMMISSIONER OF CENTRAL EXCISE,	VIRAL K SHAH	M/S. LARSEN AND TOUBRO LTD.,	MR DHAVAL SHAH
1695	CA/1822/2019	19/11/2019	SNEHAL SUHASCHANDRA MECKWAN,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES	VINODBHAI KANAIYALAL SADHWANI,MAHESH KANAIYALAL SADHWANI,ADJUDICATING OFFICER AND RESIDENT ADDITIONAL COLLECTOR,FOOD SAFETY AND APPELLATE TRIBUNAL	RULE SERVED
1696	CA/1823/2019	22/08/2019	HASMUKHBHAI NATVARLAL THAKKAR,	MR VC VAGHELA	GUJARAT CO-OPERATIVE TRIBUNAL,JOINT REGISTRAR(AUDIT) CO-OPERATIVE SOCIETIES,GHANSHYAM S MISHRA,BODELI URBAN CO-OPERATIVE BANK LTD,RAJNIBHAI RASIKLAL GANDHI,GOVINDLAL MANGALDAS GANDHI,NITINKUMAR SHANTIALAL CHOKSI,MUKUNDLAL RATILAL THAKKAR,RAMILABEN RAMESHCHANDRA GANDHI,GAURAVKUMAR JUGALKISHOR SHAH,ISHWARLAL MANILAL THAKKAR,MANUBEN KISHORCHANDRA AGRWAL,KESHAVKUMAR VALLABHDAS SHAH,DINESHCHANDRA JIVANLAL SHAH,NARENDRAKUMAR HIRALAL SHAH(MANAGER)	RULE SERVED BY DS,DS AFF.NOT FILED (R),MR RAJESH K SHAH,I N KHATRI
1697	CA/1824/2019	12/02/2020	KISHANBHAI THAGIYABHAI GAMIT,	MR.AMIT R JOSHI	KAUSHIK KAPTAN, ELECTION OFFICER OF CENTRAL PULP MILLS EMPLOYEES UNION,J.K. PAPER LTD.,NAGINBHAI L. GAMIT,BHARATBHAI B. GAMIT,CHAUHANBHAI M. GAMIT,R.C. PATEL,RAJENDRA G. SIMPI,SATISH G. JADHAV,MUKESH C. NIKAM,KAMLESH N. GAMIT,NAINESH K. SOLANKI,RAMESH H. GAMIT,CHANDRAKANT R. DHIMAR,JITUBHAI M. GAMIT,DIWAN B. GAMIT,GANAPATBHAI P. GAMIT,BHARAT S. PATEL,AJAY SEVARAM SONI,NARAYAN U. PATIL,VIJAYKUMAR M. GAMIT,THE INDUSTRIAL TRIBUNAL	RULE SERVED,RULE UNSERVED,MR DG SHUKLA,MR YOGI K GADHIA,MR HARSHEEL D SHUKLA,MR.AKASH J PANDYA
1698	CA/1825/2019	23/08/2019	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	JAGDISHBHAI VIRSANGBHAI CHAUDHARY,THAKARDA GALBIBEN TALAJI,DELETED,THAKARDA BHAGVATIBEN MOHANJI	,RULE SERVED,RULE UNSERVED
1699	CA/1826/2019	20/09/2019	PURSHOTTAMBHAI ISHWARBHAI PARMAR,ALPESHBHAI PARSHOTTAMBHAI PARMAR	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES	GUJARAT STATE ROAD TRANSPORT CORPORATION,	(MR NIRAL R MEHTA)
1700	CA/1827/2019	23/08/2019	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	ARCADIA SHIPPING AND TRADING COMPANY,	MS MEGHA JANI
1701	CA/1828/2019	04/03/2020	STATE OF GUJARAT,COLLECTOR - SURAT,PRANT OFFICER,MAMLATDAR - OLPAD	GOVERNMENT PLEADER	RAMUBHAI @ RAMESHBHAI KESHAVBHAI,COLLECTOR - SURAT	MR. ARCHIT P JANI
1702	CA/1831/2019	12/07/2019	STATE OF GUJARAT,COLLECTOR SURENDRANAGAR,THE DEPUTY COLLECTOR LIMBDI,THE MAMLATDAR CHOTILA,TALATI CUM MANTRI	,GOVERNMENT PLEADER	HARIJAN MULABHAI GELABHAI(L/H),HARIJAN HARIMBHAI MULABHAI(Legal Heir) THRU ITS LEGAL HEIRS,GIRISHBHAI NARANBHAI HARIJAN,RAMUBEN NARANBHAI HARIJAN,BHALABHAI MULABHAI HARIJAN,BHANABHAI MULABHAI HARIJAN,DAHYABHAI HAMIRBAHI HARIJAN,KALIBEN HAMIRBAHI HARIJAN	
1703	CA/1832/2019	07/08/2019	JAGMALBHAI VALUBHAI RABARI,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1704	CA/1833/2019	07/08/2019	NAVNEETBHAI SOMNATH MAHETA,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1705	CA/1834/2019	07/08/2019	RAMESHJI VARSANGJI THAKOR,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1706	CA/1835/2019	07/08/2019	BHAVANJI PRATAPJI THAKOR,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED

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1707	CA/1836/2019	07/08/2019	LEGAL HEIRS OF DECEASED MANABHAI PUNJABHAI BHOI,KAMALABEN MANABHAI BHOI,HOTHABHAI MANABHAI BHOI,HARIBHAI MANABHAI BHOI,SANTOKBEN MANABHAI BHOI,KAILASHBEN MANABHAI BHOI	,MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1708	CA/1837/2019	07/08/2019	RAGHUNATHBHAI KARSHANBHAI RABARI,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1709	CA/1838/2019	07/08/2019	AJITBHAI BACHUBHAI CHAUHAN,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1710	CA/1839/2019	07/08/2019	BACHUBHAI BABUBHAI CHAUHAN,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISTION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1711	CA/1840/2019	07/08/2019	L/H OF DECEASED ISHVARBHAI SHANKARBHAI BHOI,KASHIBEN ISHVARBHAI BHOI,NARANBHAI ISHVARBHAI BHOI,RAMSANGBHAI ISHVARBHAI BHOI,BALDEVBHAI ISHVARBHAI BHOI,LAXMIBEN ISHVARBHAI BHOI,SHARDABEN ISHVARBHAI BHOI,SHARDABEN ISHVARBHAI BHOI	,MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISTION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1712	CA/1841/2019	07/08/2019	DHANABHA MANGABHAI BHOI,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1713	CA/1842/2019	07/08/2019	BUDHABHAI KALABHAI BHOI,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1714	CA/1843/2019	07/08/2019	MAHENDRABHAI DAHYABHAI PATEL,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1715	CA/1844/2019	07/08/2019	MANIBHAI VIHABHAI BHOI,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1716	CA/1845/2019	07/08/2019	LEGAL HEIRS OF DECEASED BUDHAJI PUNJAJI THAKOR,BHIKHIBEN BUDHAJI THAKOR,HIRABEN BUDHAJI THAKOR,GOVINDJI BUDHAJI THAKOR,GITABEN BUDHAJI THAKOR,RANJIT BUDHAJI THAKOR,RAVINABEN BUDHAJI THAKOR	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SPECIAL LAND ACQUISITION OFFICER,CHIEF EXECUTIVE ENGINEER	,RULE SERVED
1717	CA/1847/2019	28/08/2019	KUSHAL LIMITED,	MR ASHOK N PARMAR	YASHVI PACKAGING,	HARSH V GAJJAR
1718	CA/1848/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL NAGJIBHAI JODHABHAI,	RULE SERVED
1719	CA/1849/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHUDABHAI UDABHAI,	RULE SERVED
1720	CA/1850/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANBI AJMALBHAI KALABHAI,	RULE SERVED
1721	CA/1851/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANCHI MANABHAI RANAJI,	RULE SERVED
1722	CA/1852/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MODI MOHANBHAI JODHABHAI,	RULE SERVED
1723	CA/1853/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHANCHI PRABHUJI RANAJI,	RULE SERVED
1724	CA/1854/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF LT. GHANCHI KHETAJI MAGNAJI,GHANCHI METIBEN KHETAJI,GHANCHI SHANTABEN KHETAJI,GHANCHI KALABHAI KHETAJI,GHANCHI JAMANBEN KHETAJI,GHANCHI VARDHABHAI KHETAJI,GHANCHI GAURIBEN KHETAJI	,RULE SERVED
1725	CA/1855/2019	07/08/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF LT. KANBI MAGAJI RANAJI,KANBI (PATEL) PEPABEN MAGAJI,KANBI (PATEL) RUPABHAI MAGAJI,KANBI (PATEL) NATHABHAI MAGAJI	,RULE SERVED
1726	CA/1856/2019	30/08/2019	LAXMANBHAI GOVINDBHAI MAKWANA,	JENIL M SHAH	HIRABHAI KABABHAI LAKUM,DHIRUBHAI VALJIBHAI LAKUM,UNITED INDIA INSURANCE CO	RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1727	CA/1857/2019	30/08/2019	BHUPATBHAI BHIKHABHAI VAGHELA,	JENIL M SHAH	SIKANDARBHAI GAFFARABHAI QURESHI,MAJIDBHAI IBRAHIMBHAI CHAUHAN,IFFCO TOKYO GENERAL INSURANCE CO LTD	RULE SERVED
1728	CA/1858/2019	15/10/2019	LH OF DECD PRAVINKUMAR PREMJIBHAI THAKKAR,PRAVINABEN PRAVINBHAI THAKKAR,KUNAL PRAVINBHAI THAKKAR	JENIL M SHAH	DRIVER OF TEMPO NO GJ 3 Y 344,IQBAL HASAMBHAI BHANU,ORIENTAL INSURANCE CO LTD,RAGHUBHA BHIKHUBHA JADEJA,KAYUB CONSTRUCTIONS,NEW INDIA ASSURANCE CO LTD	,RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
1729	CA/1859/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD.,	RULE NOT RECD BACK
1730	CA/1860/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD.,	RULE NOT RECD BACK
1731	CA/1861/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD.,	RULE NOT RECD BACK
1732	CA/1862/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD,	RULE NOT RECD BACK
1733	CA/1863/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD.,	RULE NOT RECD BACK
1734	CA/1864/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD.,	RULE NOT RECD BACK
1735	CA/1865/2019	19/08/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	ANKUR PROTEIN INDUSTRIES LTD.,	RULE NOT RECD BACK
1736	CA/1866/2019	16/09/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 3,	MR.VARUN K.PATEL	M/S KANAKA INFRATECH LTD,	RULE NOT RECD BACK
1737	CA/1867/2019	28/02/2020	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	THAKOR JYOSTNABEN WD/O ROHITJI ALIAS LALAJI,MINOR THAKOR AMITJI ROHITJI @ LALAJI THRU MOTHER THAKOR JYOSTNABEN WD/O ROHITJI @LALAJI,THAKOR RAMAJI NAGARJI,THAKOR BABIBEN RAMAJI,RAJPUT RATANSINH CHUNILAL,KISHANRAM GANESHRAM,ICICI LOMBARD GENERAL INSURANCE CO. LTD.,MANDALI LIYAKBHAI ABDULBHAI,SALAR SULEMANBHAI RASULBHAI	,RULE NOT RECD BACK,RULE SERVED,(MR PARESH M DARJI)
1738	CA/1868/2019	25/09/2019	UNITED INDIA INSURANCE CO LTD,	MR VC THOMAS	GAURANGIBEN NANDAKISHORBHAI KAHAR,KARAN NANDKISHOR KAHAR MINOR ALONGWITH HER GUARDIAN AND NEXT FRIEND GAURA,MINOR SHREYA NANDAKISHOR KAHAR ALONGWITH HER GUARDIAN AND NEXT FRIEND GAURA,DHANSUKHBHAI GOSAIBHAI KAHAR,RAMILABEN DDHANSUKHBHAI KAHAR,KISHORBHAI LALJIBHAI BHAVANI,UKALAL M THUMAR	RULE SERVED,MR.HIREN M MODI
1739	CA/1869/2019	03/03/2020	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	THAKOR JYOSTNABEN WD/O ROHITJI ALIAS LALAJI,MINOR THAKOR AMITJI ROHITJI @ LALAJI THRU MOTHER THAKOR JYOSTNABEN WD/O ROHITJI @LALAJI,RAJPUT RATANSINH CHUNILAL,KISHANRAM GANESHRAM,ICICI LOMBARD GENERAL INSURANCE CO. LTD.,MANDALI LIYAKBHAI ABDULBHAI,SALAR SULEMANBHAI RASULBHAI	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR PARESH M DARJI),MR SADIK A ANSARI
1740	CA/1870/2019	21/11/2019	STALLION ENERGY PVT LTD,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	JAY OVERSEAS PVT LTD,	MR KUNAL S SHAH
1741	CA/1871/2019	07/10/2020	DEPUTY COLLECTOR, REHABILITATION/ LAND ACQUISITION OFFICER,DY. EXECUTIVE ENGINEER/ EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HANIFABEN WD/O NAJJUBHAI KALUBHAI,NAJJUBHAI KALUBHAI SAIKH,MAIYUDDINBHAI,DAUDBHAI,FIROJABEN,FARJANABEN, SARIFABEN	,UNSERVED EXPIRED (R),MR VIJAY N RAVAL
1742	CA/1873/2019	07/10/2020	DEPUTY COLLECTOR, REHABILITATION/ LAND ACQUISITION OFFICER,DY. EXECUTIVE ENGINEER/ EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HAJRABUBI MAHAMMAD MIYA,SULTANBIBI IMAMMIYA,ABDULHAMID PIRJADA ABDULHAMID LALMIYA,MAHMADSHAHID ABDULHAMID,SUMAIYABIBI ABDULHAMID	UNSERVED EXPIRED (R),MR VIJAY N RAVAL
1743	CA/1874/2019	19/08/2019	DAKSHABEN ALIAS SARITABEN KISHORBHAI BHOJ,	MS SM AHUJA,MS JAGTAP MEENA ANIL	KISHORBHAI HARJIBHAI BHOJ,	RULE SERVED
1744	CA/1875/2019	04/02/2020	DHARMESHBHAI ARVINDBHAI PATANVADIYA,	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	RAJUBEN W/O HASHMUKHBHAI MANILAL SOLANKI,JATANSINH RATANSINH JADAV	RULE SERVED,SERVED BY AFFIX. (R)

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1745	CA/1877/2019	26/11/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,RECOVERY OFFICER	MR SACHIN D VASAVADA	WESTERN METAL CAST,	
1746	CA/1878/2019	16/10/2019	CHIEF OFFICER,	MR DIPAL R RAVAIYA	BHIKHABHAI RUDABHAI DABHI,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,REGIONAL DIRECTOR OF MUNICIPALITIES,COLLECTOR - JUNAGADH	,MR MURALI N DEVNANI
1747	CA/1879/2019	30/08/2019	SUNITABEN KANTILAL GAMIT,	MR.HIREN M MODI	CHANDRAMANISINGH JUDAVANSINGH RAJPUT,RAKESH PARASNATH THAKUR,SHRI RAM GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,MR VIBHUTI NANAVATI
1748	CA/1880/2019	30/08/2019	KANTUBHAI HARIYABHAI GAMIT,BACHUBEN KANTUBHAI GAMIT	MR.HIREN M MODI	CHANDRAMANISINGH JUDAVANSINGH RAJPUT,RAKESH PARASNATH THAKUR,SHRI RAM GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,MR VIBHUTI NANAVATI
1749	CA/1881/2019	09/08/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	DEVJIBHAI TALSHIBHAI MAKWANA,GULABBHAI DEVJIBHAI MAKWANA,NAVALBHAI DEVJIBHAI MAKWANA,NAYNABEN DEVJIBHAI MAKWANA,SANJAYBHAI DEVJIBHAI MAKWANA,PRAVINSINH GOVINDSINH CHUDASAMA	RULE SERVED
1750	CA/1882/2019	09/08/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	DEVJIBHAI TALSHIBHAI MAKWANA,PRAVINSINH GOVINDSINH CHUDASAMA	RULE SERVED
1751	CA/1883/2019	09/08/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	NAYNABEN DEVJIBHAI MAKWANA,PRAVINSINH GOVINDSINH CHUDASAMA	RULE SERVED
1752	CA/1884/2019	09/08/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	KANCHANBEN MUKESHBHAI RATHOD,PRAVINSINH GOVINDSINH CHUDASAMA	RULE SERVED
1753	CA/1886/2019	23/08/2019	THE UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BALDEVBHAI BALCHANDBHAI VAGHARI,BHALIBEN BALDEVBHAI VAGHARI,RABARI RANCHHODBHAI RAGHUBHAI	,RULE SERVED
1754	CA/1887/2019	30/08/2019	PATEL JITENDRAKUMAR BABULAL,	ROBIN PRASAD	DHARMESHBHAI LABHSHANKAR MEHTA,PANAJI DHANAJI MAKWANA,UNITED INDIA INSURANCE COMPANY LIMITED MEHSANA	RULE UNSERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
1755	CA/1888/2019	16/07/2019	SARDAR SAROVAR NARMADA NIGAM LTD, THROUGH CHAIRMAN AND MD,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	(MR NIRZAR S DESAI)	STATE OF GUJARAT,PWD EMPLOYEES UNION,HASMUKHBHAI AKHAMBHAI RAVAL,MAGANBHAI BHIKHABHAI MAHIDA,RANJITSINH MULJIBAVA BARAD,MANABHAI KALABHAI BARIA,AMBALAL SOKALBHAI BHOI,SANATBAHI MATHURBHAI BARIA,KAMJIBHAI JETHABHAI TADVI,BACHUBHAI DHIRABHAI TALVI,RATANSINH LALABHAI BAMANIA,SONAJI KOYAJI MAKWANA,UNDERSINH CHHAGANBHAI RATHWA,PRABHATSINH SARDARBHAI BARIA,GOPALBHAI NARSINH TALVI,KALUBHAI SHIVABHAI BHOY,RAVJIBHAI SOKALBHAI BHOY,VITTHALBAHI HARIBHAI MAHERA,PUJABHAI PARAGBHAI PANDYA,BHIKHABHAI MANGALBAHI SAGAR,SANAJI JIVAJI MAKWANA,BHAVNSINH NARAJI CHAHUAH,KISHORSINH BHURABHAI RAVAL,AMRUTBHAI VAJABHAI BHOBHI,ZALUBHAI LULJIBHAI TALVI,BHIKHABHAI KANJIBHAI TALVI,KESAJI RANAJI PARMAR,RANJITSINH MANSINH PARMAR,SANTUBHAI KHUMANBHAI NINAMA,VECHANBAHI MOHANBAHI TALVI,RAMESHBHAI MANSUKHBHAI TALVI,ARVINDBHAI KANTIBHAI TALVI,SOMAJIBHAI GEMAJIBHAI DABHI	
1756	CA/1890/2019	30/08/2019	PARTA MALUK SUMRA,	MR. HEMAL SHAH	NOT KNOWN,MANJULABEN HIRALAL NARSINGANI,THE NEW INDIA ASSURANCE CO. LTD	,RULE NOT RECD BACK,RULE SERVED

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1757	CA/1891/2019	30/08/2019	HEIRS OF ORIGINAL APPLICANT LADHA JUSAB SUMRA(DIED),MARIYABAI LADHA SUMRA WD/O ORIGINAL CLAIMANT LADHA JUSAB SUMRA,KHAN LADHA SUMRA S/O ORIGINAL CLAIMANT LADHA JUSAB SUMRA,MAKABAI LADHA SUMRA D/O ORIGINAL CLAIMANT LADHA JUSAB SUMRA,HANIF LADHA SUMRA S/O ORIGINAL CLAIMANT LADHA JUSAB SUMRA,BHASAK LADHA SUMRA S/O ORIGINAL CLAIMANT LADHA JUSAB SUMRA	MR. HEMAL SHAH	NOT KNOWN,MANJULABEN HIRALAL NARSINGANI,THE NEW INDIA ASSURANCE CO. LTD	,RULE NOT RECD BACK,RULE SERVED
1758	CA/1892/2019	30/08/2019	PARAVATIBEN VIRSINGBHAI BARIA,SAIBABHAI VIRSINGBHAI BARIA,JAYENDRABHAI VIRSINGBHAI BARIA	MR. HEMAL SHAH	EXECUTIVE ENGINEER,DEPUTY ENGINEER,GEB LEGAL SHED,ABUBHAI PATHAN GEB CONTRACTOR,THE NEW INDIA ASSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
1759	CA/1893/2019	30/09/2019	PATEL LALLUBHAI BHOLABHAI,	MR KM SHETH	STATE OF GUJARAT,DY. COLLECTOR, LAND ACQUISITION AND REHABILITATION, GUHAI, DHAROI,EXECUTIVE ENGINEER	RULE NOT RECD BACK
1760	CA/1894/2019	24/09/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SUDHABEN CHANDRAKANTBHAI PATEL,PRASHANT CHANDRAKANTBHAI PATEL,NIKUNJ CHANDRAKANTBHAI PATEL,CHAITANYA PARVATISHANKER JOSHI	RULE SERVED
1761	CA/1895/2019	16/09/2019	BALWANTPURI CHANCHALPURI GOSWAMI,	MS SHALINI S MAIR	GANGABEN D/O MAHADEVPURI GOSWAMI,DASHRATHPURI SHIVPURI GOSWAMI,BABUBHAI SHANKARBHAI PATEL	,JUCKY LUCKY CHAN
1762	CA/1896/2019	30/08/2019	AMRATBEN VIJAYSINH CHAUHAN,MINOR KISHAN VIJAYSINH CHAUHAN,MINOR MANISHABEN VIJAYSINH CHAUHAN,CHANDRASINH RAYSINH CHAUHAN,RAIBEN CHANDRASINH CHAUHAN	(CHETANKUMAR K SHAH)	MAKSUD AHEMAD ABDUL RAHIM KADAR,THE ORIENTAL INSURANCE CO LTD,DINESHKUMAR RAMSINH CHAUHAN,DALPATSINH MOHANSINH CHAUHAN,RELIANCE GENERAL INSURANCE CO. LTD	RULE SERVED
1763	CA/1897/2019	15/07/2019	CHANDRAKANT VELJIBHAI PATEL,	MR SATISH A PANDYA	THE GUJARAT STATE ROAD TRANSPORTAION CORPORATION,LD INDUSTRIAL TRIBUNAL	
1764	CA/1898/2019	30/08/2019	SAMABHAI MADYABHAI GARASIYA,	(CHETANKUMAR K SHAH)	CHANDUBHAI NANJIBHAI DAMOR,KANUBHAI MANILAL TRIVEDI,THE NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED
1765	CA/1899/2019	15/10/2019	NITINBHAI JAWAHAR TOLIA,	MR. HEMAL SHAH	VIRJIBHAI UKABHAI PARMAR (NAYAK),HARUNBHAI KASAMBHAI DHADA(SUMRA),THE NEW INDIA ASSURANCE CO. LTD,BELABEN NITINBHAI TOLIYA,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
1766	CA/1900/2019	06/09/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KAILAS BUDHAJI PRAJAPATI,HASMUKHBHAI ALIAS DHIRAJLAL RATILAL JAYSWAL,MANOJKUMAR GOKALBHAI VAGASIYA,SADIKBHAI USMANBHAI MANSURI,PATEL SHAILESHKUMAR SHAMBHUBHAI,IFFCO TOKIO GENERAL INSURANCE CO. LTD,RAFIKBHAI HASANBHAI MANSURI	RULE SERVED,UNSERVED EXPIRED (R),MR PRANAV K TRIVEDI
1767	CA/1902/2019	06/08/2019	RAM PRAKASH S/O GOPAL,	MR VISHAL C MEHTA,MR.KISHAN PRAJAPATI	LALJI HIRJIBHAI DANGAR,RISHI SHIPPING COMPANY,BAJAJ ALIANZ GENERAL INSURANCE CO LTD	RULE SERVED
1768	CA/1903/2019	06/09/2019	THE ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	SAMIMBIBI SORABKHAN MALEK,YASMINBANU SORABKHAN MALEK,MINOR ASIFKHAN SORABKHAN MALEK,MINOR MAHAMADKHAN SORABKHAN MALEK,PAPPUKHAN NAIMUDINKHAN PATAN,BHIKHABHAI CHHAGANBHAI BHARVAD,RELIANCE GENERAL INSURANCE CO. LTD,RAUMA KADARBHAI KARIMBHAI	RULE SERVED,RULE UNSERVED,NISHIT A BHALODI
1769	CA/1904/2019	15/10/2019	SADHANABEN KAMLESHBHAI SHANTILAL SHAH,EKTABEN KAMLESHBHAI SHAH	MR ARPIT P PATEL	GANPATBHAI KHETABHAI RATHORD,MARUTI TRAVELS,THE BAJAJ ALLIANZ GENERAL INS. CO. LTD,KAMLESHBHAI SANTILAL SHAH	RULE NOT RECD BACK,RULE SERVED

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1770	CA/1905/2019	30/08/2019	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED DESAR KHAJUBHAI HARIJAN,KHETABAI WIDOW OF DESAR KHAJUBHAI HARIJAN,BHOJA SON OF DESAR KHAJUBHAI HARIJAN,DANA SON OF DESAR KHAJUBHAI HARIJAN,PURABAI DAUGHTER OF DESAR KHAJUBHAI HARIJAN,DEVABAI DAUGHTER OF DESAR KHAJUBHAI HARIJAN,KHAJUBHAI KAYA HARIJAN,SAMABAI KHAJUBHAI HARIJAN	JENIL M SHAH	ORIENTAL INSRUANCE COMPANY LTD,DAMJIBHAI DHANABHAI VAROTRA(AHIR),VALJI HANSRAJ LIMBANI	RULE SERVED
1771	CA/1906/2019	16/07/2019	TOURISM CORPORATION OF GUJARAT LTD.,HITESHKUMAR CHAMPAKLAL VYAS	MR KUNAN B NAIK	GUJARAT PRAVASAN NIGAM KARMACHARI MANDAL,INDUSTRIAL TRIBUNAL, AHMEDABAD	,MR ASIM J PANDYA
1772	CA/1907/2019	06/09/2019	SHRIRAM GENERAL INSURANCE COMPANY LIMITED,	MS KIRTI S PATHAK	SAJJANBEN JAYESHBHAI PATANWADIYA (THAKOR),MINOR JAIDEEP JAYESHBHAI PATANWADIYA (THAKOR),SUSHILABEN MAGANBHAI PATANWADIYA(THAKOR),MAGANBHAI BHIKHABHAI PATANWADIYA (THAKOR),ASLAM MOHAMMAD CHUNCHAL,FAKIR MAHAMMAD ISMAILBHAI DABBA	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
1773	CA/1909/2019	23/08/2019	THE ORIENTAL INSURANCE CO LTD SABARKANTHA,	MR VIBHUTI NANAVATI	MANILAL DITAJI PATEL,PANKAJKUMAR MANILAL PATEL,RAMJIBHAI MOTIBHAI PATEL,RAHUL RAMJIBHAI PATEL,JAGDISHBHAI RAMJIBHAI PATEL,KETANBHAI RAMJIBHAI PATEL	RULE SERVED
1774	CA/1910/2019	23/08/2019	THE ORIENTAL INSURANCE CO LTD SABARKANTHA,	MR VIBHUTI NANAVATI	MANILAL DITAJI PATEL,PANKAJKUMAR MANILAL PATEL,JAGDISHBHAI RAMJIBHAI PATEL	RULE SERVED
1775	CA/1911/2019	20/09/2019	CHHAGANBHAI KARSHANBHAI SEVARA,NANDUBEN CHHAGANBHAI SEVARA	NISHIT A BHALODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI
1776	CA/1912/2019	06/02/2020	HIRABHAI MANJIBHAI CHAUDHARI,	MR HIMANSU M PADHYA	KANUBHAI ALIAS KANAIYALAL RUGHNATH PRAJAPATI,KARSANBHAI JAGMALBHAI PATEL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
1777	CA/1914/2019	25/09/2019	SHANTABEN BHIKHABHAI BELDAR,GHANSHYAMBHAI BHIKHABHAI BELDAR,CHUTHABHAI ALIAS KHODABHAI PUNJABHAI BELDAR	DUSHYANT M BHATT,JAY P PATEL	MAHESHCHANDRA KISHANLAL AGRAWAL,THE NEW INDIA ASSURANCE CO. LTD	RULE UNSERVED,MR TANMAY B KARIA
1778	CA/1915/2019	09/12/2019	NATIONAL INSURANCE CO LTD,	MR PALAK H THAKKAR	MAHEKBEN AMITBHAI PARPIYANI,MINOR KHUSHI AMITBHAI PARPIYANI,MINOR ABHISHEK AMITBHAI PARPIYANI,MANGALBHAI B. ZALA,KANTIBHAI B. ZALA,KAMLABEN VARDARAM RANGI(MARWADI),IFFCO TOKIO GENERAL INSURANCE CO. LTD	,RULE SERVED,MR HEMANT S SHAH
1779	CA/1916/2019	05/08/2019	AMITA W/O RAKESH VERMA AND D/O LALITKUMAR RATILAL JAISWAL,	MR RAXIT J DHOLAKIA	RAKESH MADANLAL VERMA,	MR RITURAJ M MEENA
1780	CA/1918/2019	03/10/2019	JAYANTILAL NATWARLAL RANA,	(MR SK BUKHARI)	RAMESHBHAI NATWARLAL RANA,	RULE SERVED
1781	CA/1919/2019	06/09/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ZULFIQAR ALIKHAN MOHAMMADSALIM AHANGAR,MOHAMMAD SIDDIQUI MEDAWALA,BHALABHAI KALABHAI SENVA,DILIP BUILCON LTD,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MS KIRTI S PATHAK
1782	CA/1920/2019	06/09/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DADAMBEN WD/O RATANBHAI JEMAJI VANJARA,MINOR GAJIBEN RATANBHAI VANJARA,MINOR VECHATBHAI RATANBHAI VANJARA,MINOR CHETAN RATANBHAI VANJARA,MINOR KARTIK RATANBHAI VANJARA,MINOR SURAJ RATANBHAI VANJARA,RUPABEN JEMAJI VANJARA,HASMUKHBHAI ALIAS DHIRAJLAL RATILAL JAYSWAL,MANOJKUMAR GOKALBHAI VAGASIYA,SADIKBHAI USMANBHAI MANSURI,PATEL SHAILESHKUMAR SHAMBHUBHAI,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED,UNSERVED EXPIRED (R),MR PRANAV K TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1783	CA/1921/2019	15/10/2019	FUTURE GENERALI INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAINA DEVI WD/O SANTOSH SHIVYAGNA DUBE,ROHITKUMAR SANTOSH DUBE,MINOR SHIWANIKUMARI SANTOSH DUBE,MINOR SHIWANGIKUMAR SANTOSH DUBE,MINOR SATYAKUMAR SANTOSH DUBE,SHIVYAGNA GAYAPRASAD DUBE,NANGINADEVI SHIVYAGNA DUBE,PRAVINBHAI RAJUBHAI VALA,BHARATBHAI BHAYABHAI MAARU,ASHOK AWADHNATH PANDYA	,RULE SERVED,NISHIT A BHALODI
1784	CA/1922/2019	16/03/2020	SANJAYKUMAR JIVANBHAI SOLANKI,	MR SAMIR AFZAL KHAN	VARSHABEN D/O SHAMALBHAI HARIJAN,	RULE SERVED
1785	CA/1923/2019	15/07/2019	SURAT MAHANAGAR PALIKA,	MR CJ VIN	SUDHRAI MAZDOOR UNION (LALVAVTA),LEARNED PRESIDING OFFICER	,MR RAJESH P MANKAD
1786	CA/1924/2019	15/07/2019	SURAT MAHANAGAR PALIKA,	MR CJ VIN	SUDHRAI MAZDOOR UNION (LALVAVTA),LEARNED PRESIDING OFFICER	,MR RAJESH P MANKAD
1787	CA/1925/2019	01/10/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR NAGESH C SOOD	POPATBHAI RAMBHAI VASRA,MOTIBEN POPATBHAI VASRA,NISHABEN HEMANTBHAI VASRA,MINOR AANSHI HEMANTBHAI VASRA,LAXMIBEN POPATBHAI VASRA,JYOTSNABEN POPATBHAI VASRA,PRADEEPBHAI POPATBHAI VASRA,PREMELABEN YADAV W/O LOKESH YADAV,AZRUDIN HAMIDBHAI LAKHA	RULE NOT RECD BACK,RULE UNSERVED,NISHIT A BHALODI
1788	CA/1926/2019	06/09/2019	MANJULABEN MANUBHAI PADHIYAR,SANGITABEN MANUBHAI PADHIYAR,BALWANTSINH MANUBHAI PADHIYAR,PUNJIBEN RANCHHODBHAI PADHIYAR,RANCHHODBHAI NATHABHAI PADHIYAR(DELETED)	MR R G DWIVEDI	SADIKBHAI YUSUFBHAI MALEK,USMANGANI GULAMAHMED VAHORA,THE ORIENTAL INSURANCE COMPANY LTD,RANJITSINH RAMSINH PARMAR,PUNAMBHAI SOMSINH SOLANKI,NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
1789	CA/1927/2019	15/07/2019	SURAT MAHANAGAR PALIKA,	MR CJ VIN	SUDHRAI MAZDOOR UNION (LALVAVTA),LEARNED PRESIDING OFFICER	,MR RAJESH P MANKAD
1790	CA/1928/2019	15/07/2019	SURAT MAHANAGAR PALIKA,	MR CJ VIN	SUDHRAI MAZDOOR UNION (LALVAVTA),LEARNED PRESIDING OFFICER	,MR RAJESH P MANKAD
1791	CA/1929/2019	15/07/2019	SURAT MAHANAGAR PALIKA,	MR CJ VIN	SUDHRAI MAZDOOR UNION (LALVAVTA),LEARNED PRESIDING OFFICER	,MR RAJESH P MANKAD
1792	CA/1931/2019	15/07/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAURAST MAJUR MAHAJAN SANGH,PRESIDING OFFICER	
1793	CA/1932/2019	20/09/2019	KANTABEN ALIAS KALAVATIBEN DAYALJI PUJARA,	MR. HEMAL SHAH	SURAJPRAKASH BULARAM KHATTAR,THE ORIENTAL INSURANCE CO. LTD,KANAIYALAL NARBHERAM KOTAK,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
1794	CA/1939/2019	06/09/2019	HANSABEN MANSUKHBHAI SANGANI,BHAVIKBHAI MANSUKHBHAI SANGANI,DIPTIBEN MANSUKHBHAI SANGANI,DAYALAL POPATLAL(DELETED),NANDUBEN DAYABHAI(DELETED)	MR TUSHAR L SHETH	MAHMAD SHAKIL GULAR RASUL SAIYET,CHANDUBHAI KALUBHAI SOLANKI,PANCHABHAI A. KERALIYA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED
1795	CA/1940/2019	09/10/2019	SHEHADRI SATVIK DESAI D/O YOGESHBHAI DEVENDRAKUMAR CHHAYA,	MR HRIDAY BUCH	SATVIK GAUTAMBHAI DESAI,	SERVED BY RPAD (R)
1796	CA/1943/2019	20/08/2019	MAHUVA EDUCATION TRUST,	MR MK VAKHARIA	STATE OF GUJARAT,THE COMMISSIONER OF HIGHER EDUCATION,THE BHAVNAGAR UNIVERSITY	NOTICE SERVED
1797	CA/1944/2019	16/07/2019	MANGABHAI VIRABHAI RATHOD,	HCLS COMMITTEE,MR PV PATADIYA	HONOURABLE INDUSTRIAL TRIBUNAL THRO REGISTRAR,DIVISIONAL CONTROLLER	
1798	CA/1945/2019	01/10/2019	PASCHIM GUJARAT VIJ COMPANY LTD,	MS LILU K BHAYA	SHREE KRISHNA ICE FACTORY,NAVNITLAL RAMANIKLAL RAICHURA,DHAIRYATI MANHAR RAICHURA,RAJANKUMAR B. VARMA	RULE NOT RECD BACK,RUCHIKA N KAKKAD
1799	CA/1946/2019	09/08/2019	DEPUTY ENGINEER (O AND M),EXECUTIVE ENGINEER	MS LILU K BHAYA	REKHABEN VELABHAI KOLI (SEPA),PAYALBEN VELABHAI KOLI(SEPA),ALPESHBHAI VELABHAI KOLI(SEPA),SONALBEN VELABHAI KOLI(SEPA),MAHESHBHAI VELABHAI KOLI(SEPA),MERUJI RAICHANDJI KOLI(SEPA),RATANBEN MERUJI KOLI(SEPA)	RULE SERVED

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1800	CA/1947/2019	28/08/2019	MOHSIN AALAMKHAN PATHAN,	MR.HIREN M MODI	ADIL OSMAN KUMBHAR,KUMBHAR HAJI SIDHIKBHAI,ICICI GENERAL INS. CO. LTD	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
1801	CA/1949/2019	23/09/2019	MINABEN NITINKUMAR GADHVI W/O LATE NITINKUMAR MANSUKHBHAI GADHVI,AARTI NITINKUMAR GADHVI D/O LATE NITINKUMAR MANSUKHBHAI GADHVI,VISHAL NITINKUMAR GADHVI S/O LATE NITINKUMAR MANSUKHBHAI GADHVI,LAXMIBEN MANSUKHBHAI GADHVI M/O LATE NITINKUMAR MANSUKHBHAI GADHVI	MR. HEMAL SHAH	JIVRAJ MEGHRAJ GADHVI,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
1802	CA/1950/2019	23/08/2019	VIJAY RAMESHBHAI LATHIYA,	MR MONAL S CHAGLANI	LR OF KETANKUMAR DOLATBHAI LATHIYA,UNITED INDIA INSURANCE COMPANY LIMITED	RULE SERVED
1803	CA/1951/2019	12/03/2020	KANTABEN JHAVERBHAI PATEL D/O OF LATE VANMALIBHAI LALABHAI,	MR SALIL M THAKORE	BHAGUBHAI VANMALIBHAI PATEL,JAGJIVANBHAI ALIAS JAGGBHAI VANMALIBHAI PATEL,MANILAL VANMALIBHAI PATEL,MADANBAHI RANCHHODBHAI PATEL,BHARATBHAI RANCHHODBHAI PATEL,JASHUBEN HARKISHANBHAI PATEL D/O OF RANCHHODBAHI LALABHAI PATEL,NARMADABEN BHARATBHAI PATEL D/O OF RANCHHODBAHI LALABHAI PATEL,MOHANBHAI BAVJIBHAI PATEL,BALWANT ALIAS BACHUBHAI BAVJIBHAI PATEL,BHIKHIBEN ALIAS BHAVNABEN THAKOBHAI PATEL,DHANLAXMI DEVELOPERS,SUMANBEN W/O BALWANT ALIAS BACHUBHAI B PATEL,GITABEN D/O BALWANT ALIAS BACHUBHAI B PATEL,KASHMIRABEN D/O BALWANT ALIAS BACHUBHAI B PATEL,HARISHBHAI S/O BALWANT ALIAS BACHUBHAI B PATEL	,RULE SERVED BY DS,DECEASED LITIGANT,MR MANAN MAHETA,MS. KITTY S MEHTA
1804	CA/1952/2019	23/07/2019	VAGHROL GRAM PANCHAYAT THRU SARPANCH JABUBEN JAMABHAI RAJYA,	MR N R DESAI	STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,RAMESHBHAI NAGJIBHAI DESAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1805	CA/1953/2019	01/10/2019	YOGESH BHAGVANDAS MAKWANA,	MR PADMRAJ K JADEJA	RITABEN W/O YOGESHBHAI MAKWANA AND D/O MOTIBHAI RAMABHAI TANDEL,	RULE SERVED
1806	CA/1954/2019	27/08/2019	PATEL AMBARAM KANJIBHAI SHANKERBHAI,	MR K I KAZI	PATEL AMRUTBHAI REVABHAI,PATEL SHAMBHUBHAI SHANKERBHAI,PATEL RAMESHBHAI SHANKERBHAI	NIYATI V VAISHNAV
1807	CA/1955/2019	12/03/2020	KANTABEN JHAVERBHAI PATEL D/O OF LATE VANMALIBHAI LALABHAI,	MR SALIL M THAKORE	BHAGUBHAI VANMALIBHAI PATEL,JAGJIVANBHAI ALIAS JAGGBHAI VANMALIBHAI PATEL,MANILAL VANMALIBHAI PATEL,MADANBAHI RANCHHODBHAI PATEL,BHARATBHAI RANCHHODBHAI PATEL,JASHUBEN HARKISHANBHAI PATEL D/O OF RANCHHODBAHI LALABHAI PATEL,NARMADABEN BHARATBHAI PATEL D/O OF RANCHHODBAHI LALABHAI PATEL,MOHANBHAI BAVJIBHAI PATEL,BALWANT ALIAS BACHUBHAI BAVJIBHAI PATEL,BHIKHIBEN ALIAS BHAVNABEN THAKOBHAI PATEL,DHANLAXMI DEVELOPERS,SUMANBEN W/O BALWANT ALIAS BACHUBHAI B PATEL,GITABEN D/O BALWANT ALIAS BACHUBHAI B PATEL,KASHMIRABEN D/O BALWANT ALIAS BACHUBHAI B PATEL,HARISHBHAI S/O BALWANT ALIAS BACHUBHAI B PATEL	,NOTICE SERVED BY DS,DECEASED LITIGANT,MR MANAN MAHETA,MS. KITTY S MEHTA
1808	CA/1956/2019	21/08/2019	MOHAMMADBHAI ISMAILBHAI SIDAT,	MR NV GANDHI	SURESHBHAI ZINABHAI PATEL,BHIKHABHAI ZINABHAI PATEL	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
1809	CA/1957/2019	21/08/2019	DHANBAI JADAVA KHETANI,	MS JEMINI S PATEL	MURJI VELJI VEKARIA,MOHANLAL KARSHAN PARVADIYA,RAJESHBHAI KANTIBHAI PATEL (NAKARANI)	MR BY MANKAD,MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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1810	CA/1958/2019	09/09/2019	SHREE GURUKRUPA INDUSTRIAL COOPERATIVE SERVICE SOCIETY,VINUBHAI PARSOTTAMBHAI PATEL,HANSRAJBHAI HIRJIBHAI PATEL	RC JANI & ASSOCIATE	JASHUBEN AMBUBHAI D/O OF BHIKHABHAI CHITABHAI,	MR. CR BUDDHADEV
1811	CA/1959/2019	19/08/2019	BHAVNA HITESH RAWAL,	MR TEJ SHAH	INCOME TAX OFFICER, WARD - 5(1)(1),	RULE SERVED
1812	CA/1960/2019	08/01/2020	LABHUBHAI BHIMJIBHAI PATEL,	MR ANAND NAINAWATI	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, SURAT,	JAIMIN A GANDHI
1813	CA/1961/2019	08/01/2020	M/S MAYANK ROTOPLAST INDUSTRIES,	MR ANAND NAINAWATI	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, SURAT,	JAIMIN A GANDHI
1814	CA/1962/2019	08/01/2020	M/S MAYUR PRINTERS,	MR ANAND NAINAWATI	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, SURAT,	JAIMIN A GANDHI
1815	CA/1963/2019	08/01/2020	M/S STYLOPACK,	MR ANAND NAINAWATI	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, SURAT,	JAIMIN A GANDHI
1816	CA/1964/2019	01/10/2019	DAXABEN SHANTILAL TADVI,NAMRATABEN SHANTILAL TADVI,MINOR VAIBHAVI SHANTILAL TADVI,MINOR ANKITKUMAR SHANTILAL TADVI,VITTHALBHAI LALLUBHAI TADVI,PUNIBEN VITTHALBHAI TADVI	MR DN PANDYA	DHARAMDEO RAMLAKHAN MOURAY,SIDDHI CONSTRUCTION,MANAGER TATA AEG GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED
1817	CA/1965/2019	04/12/2019	DARPAN (GHATLODIA) COOPERATIVE HOUSING SCOIETY LIMITED THRU CHAIRMAN NARESH GANGARAM RATHOD,	(MR PRABHAV A MEHTA)	DAHYABHAI MAGANBHAI RABARI(DESAI) @ D.M.DESAI,ASHISHBHAI BIPINBHAI PATEL,DIPAK KACHARABHAI PATEL,NARESH MUKUNDBHAI PATEL,PARESH ISHWARBHAI DESAI	SERVED BY PUBLICATION IN NEWS,MS TRUSHA K PATEL

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1818	CA/1968/2019	23/07/2019	STATE OF GUJARAT,B. J. MEDICAL COLLEGE	GOVERNMENT PLEADER	SUJAL RAJESHKUMAR PATEL,HADIYAL DILIPSANG RATANSANG,MANAS BHADRESH BHAI VAISHNAV,BHAVESH BEEJALBHAI ZINZALA,NEHAL RAJESH CHANDRA,MEHULKUMAR PRABHUDAS KUBAVAT,KRUNAL NAGINBHAI AGRAVAT,NEEL HARESHBHAI DESAI,MONICA DINESH GADODIA,JAHNAVI PRATAPSINH CHAUHAN,PANCHOLI SHIVANI SWETANG,GUPTA SHEFALI SURESHCHANDRA,SAKETH RAMNARAYAN RAO,AMI KUASHIK JANI,HATHIDARA RUHI YUNUSHBHAI,JAY KIRITKUMAR KHARSADIYA,BRINDA MANSUKHBHAI PATEL,URVASHI PRADEEP JAIN,FORAM PRAGNESHBHAI SHAH,VINKAL HARASUKHBHAI LADANI,BHARGAVI VASNATBHAI PARIKH,PRATIK ARVINDKUMAR MODI,MANASIBEN DHIMANTBHAI MODI,APEKSHA V AGRAWAL,SHARMA JAIDEEP PRAVIN,PRATIK BIPINBHAI PATEL,VANDAN BHAGVANJIBHAI RAIYANI,YOGESH RAMJIBHAI KHENI,PIYUSH MAHESHBHAI DARJI,RUTU SANJAYKUMAR JOSHI,TANKSHALI KIRTAN VIJAYBHAI,SACHDEV SULAY ASHOKKUMAR,SHAH BHAVYA BHARAT,CHHAPAN HARSHIL BHUPESHBHAI,AMITKUMAR JAGBIRSINGH,DHRUTI KAUSHIKKUMAR PATEL,SNEHA JAYANTIBHAI PATEL,NEETAL HIMANSHUBHAI DESAI,RUCHI MUKESHBHAI PATEL,NITALBEN VALABHAI YADAV,JAGRUTI GAGJIBHAI KOLADIYA,JADAV VIRAL KUMAR MOHANBHAI,RITU BHUPENDRABHAI RUPAREL,YOGESH BABULAL MORBIYA,MISTRY JANAK HASMUKHBHAI,SHAIKH ASNA MOHMADASIF,GOSWAMI SAURABHA RAJENDRAPURI,KOTHIWALA CHAITALI CHANDRAVADAN,VIPUL ARVINDBHAI PARMAR,VALA DILIPKUMAR MAGANBHAI,NOOPUR RAJKUMAR MEHTA,NIRMAL RAMSINHBHAI BARAD,JIGNA THAKORBHAI PATEL,MEHUL SOMABHAI PATELIYA,SUREKHA SUBHASHBHAI SHABOO,DRISHTI TARUNKUMAR DAVE,GAURAV MAHENDRAKUMAR MALVIYA,VIDHI DINESHKUMAR KANTESARIYA,KEVAL BHARATKUMAR PATEL,KRUPA DHIRENDRABHAI KALARIA,ANUPAMA SUNILKUMAR KUMARI,KASHMIRA PREM NAJEEB,PULANKIT SHANTILAL TANDEL,PATEL SILKY AMBALAL,KAMINIDEVI PARSHURAM GUPTA,PRERAK UMESHKUMAR AGRAWAL,VAIDIK MAYUR CHAUHAN,SRISTY SUBHASH AGRAWAL,SHRUTHI SHREEDHARAN NAIR,SHUKLA DHRITI ANILKUMAR,CHIRAGBHAI ASHWINBHAI PANCHAL,HIRENKUMAR BACHUBHAI BHABHOR,KUSHAL NILESHBHAI SUTHAR,RAVINDRASINH RAMSINH ZALA,DHRUMIL SHARADKUMAR DAVE,BINIT NITIN ZAVERI,HARDIK DINESHBHIA JADAV,SONALI KALPESH DHAGIA,KHUSHALI GIRISHBHAI KOTECHA,HARDIK MUKESHBHAI SHAH,VIJAY CHANDUBHAI NAKUM,MEET KEYURBHAI SHAH,MONALISHA JIVANBHAI VEGDA,PRASHANT BHANJIBHAI DUDHAGARA,DARJI KAUSHIKKUMAR LAXMANBHAI,BHAVIKA ASHWINBHAI PATEL,PATEL SUCHITA PARIMALBHAI,GUJARAT UNIVERSITY,SECRETARY/CHAIRMAN	,MRS FALGUNI D PATEL

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1819	CA/1969/2019	23/07/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	DHAVAL PARSHOTTAMBHAI SAKHIYA,HEMANSHU PRAVINBHAI CHUDASAMA,NISHITHKUMAR VISHNUBHAI PRAJAPATI,FORAM RAMESHBHAI PATEL,UKALKAR MADHURA SANJAY,TEJPAL GIRISHBHAI PATEL,BHARAD NIDHIBEN DHIRAJLAL,CHIRAG POPATBHAI CHAUHAN,SHRADDHABEN DANABHAI KAVAD,BANSI MANSUKHBHAI VEKARIA,ALAP JAYESHBHAI BAVISHI,RUPESH CHUNILAL NIKWADE,AKASH DHARMENDRABHAI DODIA,GUPTA SAHIL DIPAKKUMAR,KATHAN KISHORBHAI KORIA,PATEL RICHA BHARATBHAI,SHAH PAYAL JAGDISHBHAI,BHAVYAKUMAR BHAGIRATHBHAI PATEL,PATEL SHEMAL JAYANTILAL,ROMIL MAHESH KOTECHA,GANATRA AKANKSHA ALPESH,GRISHMA JAYESHKUMAR PATEL,DITIKA NATVARSINH MAHIDA,LAGARIA HAMIR KACHRABHAI,ANKIT KUMARPAL AHIR,SUNITA VEDPRAKASH MEENA,GUJARAT UNIVERSITY,SECRETARY / CHAIRMAN,	,MRS FALGUNI D PATEL
1820	CA/1970/2019	23/07/2019	STATE OF GUJARAT,DEAN B J MEDICAL COLLEGE	,GOVERNMENT PLEADER	SHITANSHUSHEKHAR MANOHARLAL SHARMA,ANKIT CHAUDHARY,DARSHAN R KARIA,NIRAV H PUROHIT,SAHIL BANSAL,HETAL CHHATBAR,MOHIT JOSHI,BHARGAVKUMAR R VIRANI,NIRMAL L DESAI,RAJDIP KUBAVAT,SHAIVAL S DALAL,VENU J GHODASARA,KEYUR N ZATAKIYA,MONIL M MAJMUNDAR,KAPIL SHRIMALI,PRAKASH J RATHOD,PRAFULLKUMAR G GAMIT,HIMANSHU M JOSHARI,ASHISH D YADAV,MOHIT M PATEL,KEYUR M PATEL,SONU C AKHANI,HARSH J OZA,SHIVA GAUTAM,SIROLI SINHA,SNEHAL A CHAUDHARY,JAY J SONI,GANTTAM S PRAJAPATI,NADIKETA J DESAI,PRAGNESH J PATEL,NIKHIL ATOLIA,KOMAL BANSAL,PRERANA JAIN,PRIYESH H PATEL,AMITKUMAR V BHUVA,HARDIK K DARJI,DARSHIL S SHAH,SAKSHI ARYA,GAURAV P KALARIA,ASHWIN N KUKADIYA,KIRTI GUPTA,KEYUR J PATEL,GAURANG B BHABHAR,SUDHIR D AMRUTIYA,KRUTI K PATEL,NIYATI V BHALAVI,GIRISH A PATEL,POOJA Y SHAH,VIKAS B MAKWANA,RAKESH R GADSA,NIKUNJ TANK,SHAILEE P MEHTA,AMIT J ASARI,MITESH R RATHVA,HETVI Y DESAI,JAYDEEP A PATEL,HIREN K VARIYA,PINANK R MER,SMRITI PAYAL,PARTH PATEL,CHIRAG R BANKER,BHAUMIK P PRAJAPATI,KRUNAL N BALDANIYA,MUKESH KUMAR,ARJUN P KELAIYA,REGISTRAR	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1821	CA/1972/2019	23/07/2019	STATE OF GUJARAT,B.J MEDICAL COLLEGE	GOVERNMENT PLEADER	RAHUL HEERARAM KANWARIA,AKANSHA RATANPAL,ABHINAV RAJENDAR BISHNOI,SAMEER MOHAN AGARWAL,PARASMANI,NAMRATATAKYAR,NEHA NARESH GOYAL,SHREYA HARIKANT RAI,ABRAHAM KOSHY,MONISH DINESHBHAI PARSANA,ABHISHEK SUNIL GUGLIANI,UNNATI BHATIA,DR RAGHUNANDANA P,VARUN RAVINDRA JOSHI,J ANSAN JOSEPH,PRATIK TAK,PULKIT MARU,AMIT AJIT DESHPANDE,MEHUL KETANBHAI PATEL,AASTHA RAJAN MEHRA,JYOTSNA,SWARNIMASANJIV SAXENA,HIREN RAMESHBHAI SOLANKI,SWATI JAIN,RUTVI TARUNKUMAR PARIKH,SUBHAS DAS,ISHAN MULCHANDBHAI BRAHMKSHATRIY,DIPESH CHHABLANI,SUNNIVA DUNGDUNG,KAMLESH HAWALDAR SINGH,DHRUV GIRISHBHAI PATEL,BARU DHRUVKUMAR HIRALAL,SIDDHARTH RAKESHKUMAR JAIN,JYOTSNA RAMBABU GOYAL,HIMANSHU GAINDOORAMPANCHARI,VEENU SUBHASH JINDAL,DHANANI SHREEKANT SURYAKANT,SHAH BHAVYAKUMAR HARESHBHAI,NEERAJA NIKHIL BARVE,RANNAKKUMARI JAMBU KUMAR JAIN,JUHI HARISH KUMAR KHANNA,VIVEK ASHOKKUMAR,SWATI GIRDHAR,ANNAPOORANI VARADARAJAN,SAHELI SAHA,ANTONY PRESTINE KOLARIKKAL PAUL,PIYUSH PRADEEPKUMAR GOYAL,ANIL GANGAJIBHAI CHAUHAN,BRAHMBHATT RAVI KAMLESHKUMAR,PARI RUDRA KEMPRAI,APURVA AJIT RAJURKAR,JIGAR KANIYALAL PATEL,USHA RANCHHODBHAI PATEL,HARSHITMANSUKHBHAI PATEL,TANAYASIBADUTTA MISHRA,RUGVED MUKESHBHAI THAKAKR,AMEET HARISHKUMAR,ANKIT JAGDISH SUKHADEVE,VIBHUTI GHELABHAI CHAUDHARI,CHERIAN ROY,SAUMIL CHETANBHAI PARIKH,NIRMAL RAMSINHBHAI BARAD,YOGESH BABULAL MORBIYA,RITU BHUPENDRABHAI RUPAREL,BHAVESH BEEJALBHAI ZINZALA,NEHAL RAJESH CHANDRA,MEHUL PRABHUDAS KUBAVAT,KRUPAL NAGINBHAI AGRAVAT,NEEL HARESHBHAI DESAI,MONICA DINESH GADODIA,JAHNAVI PRATAPSINH CHAUHAN,PANCHOLI SHIVANI SWETANG,RAVI THAKORBHAI RATHOD,GUPTA SHEFALI SURESHCHANDRA,ALPESH BHARATBHAI RATHOD,CHIRAG PRAVINBHAI KUKADIA,AMI JAYENDRAKUMAR MISTRY,SAKETH RAMNARAYAN RAO,AMI KAUSHIK JANI,HATHIDARA RUHI YUNUSHBHAI,JAY KIRITKUMAR KHARSADIYA,BRINDA MANSUKHBHAI PATEL,URVASHI PRADEEP JAIN,FORAM PRAGNESH SHAH,VINKAL HARASUKHBHAI LADANI,BHAVIKA ASHWINBHAI PATEL,BHARGAVI VASANTBHAI PARTH,PRATIK ARVINDKUMAR MODI,MANASIBEN DHIMANTBHIA MODI,APEKSHA V AGRAWAL,SHRIVASANTAV MAMTAKUMARI SURESH CHANDER,SHARMA JAIDEEP PRAVIN,PRATIK BIPINBHAI PATEL,VANDAN BHAGVANJIBHAI RAIYANI,YOGESH RAMJIBHAI KHENI,PIYUSH MAHESHBHAI DARJI,RUTU SANJAY KUMAR JOSHI,TANKSHALI KIRTAN VIJAYBHAI,SACHDEVSULAY ASHOKKUMAR,SHAH BHAVYA BHARAT,CHHAPAN HARSHIL BHUPESHBHAI,AMITKUMAR JAGBIR SINGH,MISTRY JANAK HASMUKHBHAI,DHRUTI KAUSHIKKUMAR PATEL,SNEHA JAYANTIBHAI PATEL,NEETAL HIMANSHUBHAI DESAI,RUCHI MUKESHBHAI PATEL,MITAL VALABHAI YADAV,PATEL SUCHITA PARIMALBHAI,HAGRUTI GGJIBHAI KOLADIYA,JADAV VIRAL KUMAR MOHANBHAI,MANAS BHADRESHBHAI VAISHNAV,HADIYAL DILIPSANG RATANSANG,SHAIKH ASNA MOHMADASIF,GOSWAMI SAURABH RAJENDRAPURI,KOTHIWALA CHAITALI CHANDRAVADAN,VIPUL ARVIND BHAI PARMAR,VALA DILIPKUMAR MAGANBHAI,NOOPUR RAJKUMAR MEHTA,SUJAL RAJESHKUMAR PATEL,JIGNA THAKORBHAI PATEL,MEHUL SOMABHAI PATELIYA,SUREKHA SOMABHAI SHABOO,DRISHTI TARUNKUMAR DAVE,GAURAV MAHENDRAKUMAR	,DELETED,MRS FALGUNI D PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1822	CA/1973/2019	23/07/2019	STATE OF GUJARAT,SECTION OFFICER,DEAN	GOVERNMENT PLEADER	SHREYA SUDHIRBHAI SHAH,DURGAI RACHANA JITENDRA,GARACH KHUSHBUBEN DINESHKUMAR,TRAPTA GOYAL,PATEL MAYURI HIRABHAI,CHAUDHRI JAINISHABEN RAMESHBHAI,SHINOJIA MAULIKKUMAR AMRUTLAL,KAVTHEKAR ANJALI RAJEEV,PRIYABEN PRABHUDAS JOSHIYARA,UNNATI ATULKUMAR SHAH,SAVALIYA URMILABEN BALABHAI,DONGA KHUSHBUBEN MANSUKHBHAI	,MR BHARGAV HASURKAR

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1823	CA/1974/2019	17/07/2019	STATE OF GUJARAT,M.P.SHAH MEDICAL COLLEGE, THRU. DEAN,P.D.U. MEDICAL COLLEGE, THRU. DEAN	GOVERNMENT PLEADER	SONDARVA PRIYANKA ASHOKBHAI,THAKKAR FENY CHANDRAKANT,SAVAJIYANI DIXIT NITINKUMAR,PARWANI KUNAL VISHANDAS,MODI ASHISH LALITBHAI,GADHAVI BINITA NARANBHAI,KUNDALIA CHIRAG ASHOK,PARMAR DAXA HAJABHAI,PARMAR DEEPABEN DANSINHBHAI,BARAIYA DHAVAL ARVINDBHAI,PATEL DHAVAL PASHABHAI,VYAS ADHISHKUMAR VINODBHAI,PENDKAR AKSHAY PARAMESHWAR,HARESHKUMAR SHIVARAM BHAI VAGDODA,HARSHADABEN BHALJIBHAI CHAUDHARI,HARSHIDA AMRELIYA,HEMANGINIBEN PRATAPBHAI CHAUDHARI,HALANI HIRAL AMRUTBHAI,VIRDA ISHITA RAJABHAI,MEHTA JANE MANISHKUMAR,JIVANI JATINKUMAR RAMESHBHAI,PATEL JIGAR KAUSHIKKUMAR,PATEL JIGNESHKUMAR THAKARSHIBHAI,KRUTI PRADIPBHAI BHUT,KULDEEP SINGH,CHAVDA AMITA BHARATBHAI,SEJPAL MANSI HITESH,JADAV MAYUR MAGANBHAI,PANCHAL MILANKUMAR GOPALBHAI,KHUNT MITESH NAREDRABHAI,NIDHI GUPTA,KANANI NIDHI RAMJIBHAI,PRASHANTKUMAR MAVJIBHAI MAHAKAL,CHAVDA PAYAL SHYAMKUMAR,PATEL PRITESHKUMAR VASTABHAI,SHAH ASHIR KIRITKUMAR,PARMAR RADHIKA KANTILAL,VASANI REEMA KIRITBHAI,BERA RENISH NAVNEETBHAI,CHAVDA SANJAYBHAI GOKALBHAI,SADADIYA SANJAY KALUBHAI,BHURIYA SHAILESH CHANDUBHAI,CHAUDHARI SUSHILKUMAR GAMANBHAI,TAPAN DIVYESHBHAI PAREKH,DOBARIYA TRUSHALI KESHAVJIBHAI,TWINKLEKUMARI DHIRUBHAI CHAUDHARI,VALA VIJAY BAVKUBHAI,DWIVEDI VINEET RAM MANOJ,MISTRY YOGIN NATVARBHAI,SOLANKI HARDIK JAGDISH,ANADANI JEMIN BHAVANBHAI,PATEL AVAKASH ARVINKUMAR,PATEL ANKIT BALVANTBHAI,ANSHU ARORA,DHANJIBHAI ANADABHAI CHAUDHARI,FUMAKIYA POOJA HASMUKHBHAI,PATEL DIVYESH RAMESHBHAI,VADHER EKTA VINUBHAI,PATEL HIMANSHU RAMESHCHANDRA,KHARADI JAIMIN MADANSINH,JADAV JAYESHKUMAR SHANKARBHAI,DODIYA JIGAR DHIRENDRABHAI,TRIVEDI JIMISH DILIPKUMAR,OZA KHYATI DIVYANG,JADAV KIRITBHAI LAKHAMANBHAI,PILLAI MAHALAXMI MAHADEVAN,VASAVA MANISHA CHAMPAKBHAI,TRIVEDI NIRALI SURESHBHAI,VALA PARTH PRAKASHBHAI,HALANI POOJA AMRUTBHAI,SHAPARIA PRATIK SHANTILAL,SAKSHI SINGH,SHAILY MAHESHWARY,KAUSHIK SHAKUL PRAKASH,SHRUTI BHATIA,KOTWAL SHUBHAM RAMANBHAI,SUCHITRA GARHWAL,CHOUDHARY SURENDRA,ROCHLANI TARUN DILIPKUMAR,DESAI TOSHA JATIN,TUHINA PRAVEEN SARWALA,GUPTA GAURAV SANDEEPKUMAR,DOBARIA URVI HARILAL,VEGADA VAISHALIBEN NATVARLAL,VALA KOMAL ASHOKBHAI,CHAUHAN AMITKUMAR MAHEDRABHAI,KADACHHA BHARAT LAXMANBHAI,SOLANKI JITENDRA JAGSIDHBHAI,PANDYA KETAN YOGESHBHAI,MEHTA KHYATI HARISHCHANDRA,CHAUDHARI KIRTIKUMAR KHANSINH,MITALBEN JIVABHAI GAMIT,NIKHILESH NAIN,POOJA DINESH TANDEL,POONAM NEHRA,DHARAVIAPARMAR PRAKASH KARSHAN,RAHUL KUMAR,PATEL SAURABHKUMAR CHHOTUBHAI,PORIYA SUNITA RAJENDER,SWATI SHARMA,BHANKHODIA VAISHALI DILIPBHAI,PIMPALDARA RAJESH PIMPALDARA,YASH HEMENDRA DHAMECHA,ANAND VIJAY THANKI,JANI ARPIT MADHUSUDANBHAI,PARMAR BHAVSINH VARJANGBHAI,PATEL BIPINKUMAR VIHABHAI,DHRUVKUMAR SHAILESHBHAI PATEL,FENILKUMAR SURESHBHAI NANDANI,MODI HARDIK PRAVINBHAI,DAVE HIMANSHU SATYA NARAYAN,ILESH SURESHKUMAR PATEL,JASMIN DINESH SINGH THAKKAR,JUHI GAUTAMBHAI KOMAL	,MRS FALGUNI D PATEL

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1824	CA/1975/2019	23/07/2019	STATE OF GUJARAT,B.J. MEDICAL COLLEGE THROUGH DEAN	GOVERNMENT PLEADER	JAISHIL S PANCHAL,BINDEEYA B. DHRANGIYA,FORAM R. LALCHETA,KAJAL P. JADAV,RINKALBEN RAJESHBHAI PATEL,THAKER HIMANI HEMANTKUMAR,NIRMIT G. CHAUDHARY,GHONIYA DISHA RAMESHBHAI,DEVANSHI M. DAVE,YAMINI D. PATEL,SHAFIKA A. MANSURI,PAYAL H PARMAR,BHARGAVKUMAR I. PATEL,SUDEEP J. PATEL,PRADEEP J. BARAIYA,RUTWEEN D. SHAH,BHAVESH J. PATEL,KINJALKUMARI P PATEL,PARTH K PATEL,NIHAR A. CHAUDHARI,NIRALI R. PATEL,HEENA H. PAGI,SHRUTI C. GOHEL,YASH P. MODH,PRAKASH D. MAKWANA,VIJETA L. TANDEL,POOJA K. GOSWAMI,VANDANA DAHIYA,AJAY B. DIVRANIYA,ALISHA S. MODI,AVANI S. OZA,HEMANGI H. MEHTA,KHUSHBU K. TILVA,VAIBHAVI H. DHIMMAR,JAIMIN M. MANEK,KHUSHALI D. PARIKH,SONALI TIMANIYA,AKASH H. THAKKAR,RAHUL SINHA,MITALI DAS,SUHANI A. JOTVA,SEJAL D. ODEDRA,MAULIK A. ZALAVADIA,SHIVANI U. SHAH,LABDHI P. LAKHANI,MEGHNA C. SAVALIYA,KINJAL N. SIDDHPURIA,HENAL S. JETHI,KOMAL K. TURAKHIYA,SHIVRAJSINH N. GOHIL,SANKET P. KARKAR,MAULIKKUMAR P. BHIMANI,RAHUL C. MANEK,ISHANI A. SHAH,ABHISHEK K. GOL,RIDHAMKUMAR P. BARIA,PARTH N. PATEL,SANTOSH A HINGU,RISHI A. SOLANKI,PARITOSH B. SOLANKI,DEVAL B MISTRY,PRUJAL R. PAREKH,VISHAL B. MODH,KAVIN K. DEVANI,VIKAS H. MAHESHWARI,PREET B. HATHI,MAYUR S. PATEL,DHRUV D. PATEL,VASISTHA M. JAJAL,DHAVALKUMAR D. VANZARA,SANGEET S. JAIN,JAYESHKUMAR BAGADA,RAHUL BABUBHAI PARMAR,JATINKUMAR K. DAMOR,RATHOD RONAK ANILBHAI,LOMESH ASHOKKUMAR PRAJAPTI,POOJA A. PRAJAPATI,SAPAN S. PARIKH,YATHARTH DESAI,CHANDNI C. SONOJIA,KINJAL D. RATHOD,NIMESH C. PATEL,PARAS R. KHATWANI,ASHKA A. SHAH,MANSI H. PATEL,PALAK A. MODI,SHANKAR RAM CHAUDHARY,KHYATI NATVARLAL PARMAR,KHUSHBU B. PRAJAPATI,SHALINI R. SAHU,ANKITA V. BHENSDADIA,ARCHNA A. SHAH,RUTU P. SHAH,DINESH C. BABARIYA,RAJAN M. PATEL,PRIYAL R. SHAH,KINJAL M. KHATRI,YATIN PARMAR,RAVINA N. VINCHHI,MANSI J. PATEL,KRANTI SINGHAL,KINJAL SHAH,AARTONEM A. VAGHASIYA,NEHA AHUJA,PAYAL YADAV,BILANDANI MONA,ABHI S. KHANPURA,RONAK M. PARIKH,VIPUL B. PATEL,DEVARSH H. THAKKAR,HARDIK G. PATEL,DEEPSHIKHA MADAN KISHORE,MANSI N. SWAMINARAYAN,PRACHI P. AGNIHOTRI,CHETNA M. UMRIGAR,SHWETA J. NARSINGANI,ISHAN BHAVSAR,DARSHAN D. PARIKH,KRISHNA V. POTDUKHE,SMIT C. PATEL,PYARPINKESH N. RATHVA,MADHAV DHAMELIYA,BINA H. MODI,KRUNAL A. PATEL,MARGI J. BAROT,AKRUTI D. MODI,MITALI R. PATEL,SUMIT DABHI,POORAN K. SHARMA,URVI LADUMOR,ADITI PAREKH,ASMITA D. PATEL,TWINKLE M. PATEL,KOMAL U. PANCHAL,NIRAV R. DARJI,RASIK J. SHIYAL,NIRAJ K. MAIYAD,SHAGUFABANU M. PATHAN,SATVIK N. PATEL,NIRAV MUNGALPURA,DHAVAL P. DEVANI,DHWANI TRAMBADIA,VIJAY B. ODEDRA,KARAN N. KESHAWALA,ANJALI SAHOO,KESHU G. ANTROLIYA,SURBHI AJAY KAUL,SURABHI VEERUMAL ARYA,SHAIKH KHALID,DHAVAL M. PATEL,KHUSHBU UMESHBHAI DHAMELIYA,RAVINA JAGDISHBHAI PATEL,ISHANI J. PATEL,GUJARAT UNIVERSITY,SECRETARY / CHAIRMAN	

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1825	CA/1976/2019	23/07/2019	STATE OF GUJARAT,B J MEDICAL COLLEGE	GOVERNMENT PLEADER	KUSHAL VIRAJKUMAR SHAH,GONDALIYA MANSI BABUBHAI,PATEL JANKI VIKRAMBHAI,JESTE MRUNMAYI SANDEEP,SHAH CHINTAN MUKESHKUMAR,HADIA GUNJA SOMATBHAI,SANKADASARIYA DAXA BHUPATBHAI,KHATRI PARTH NARENDRAKUMAR,GOPALKRISHNA JAGDISHPRASAD KATHER,PATEL RINALBEN MANIBHAI,DANI KOSHAL KUNILKUMAR,PATEL JATINKUMAR MANUBHAI,KHUNT KALPESH LALITBHAI,MAHESHWARI VIMAL NANDLAL,SHAH MANSI RAJESHKUMAR,PANDYA RUDVIJ AMRITLAL,BHARGAV KAUSHIKBHAI NIMAVAT,ASHISH CHAMPAKLAL GAMIT,CHIRAG VASHRAMBHAI PARMAR,NOOPUR BIPINCHANDRA GANDHI,VIPUL SAVAJIBHAI PAGDHAR,JIGNA BARAD ARAJANBHAI,DIPALI PATEL RAKESHBHAI,VANDANA PRAKASHCHAND JAIN,SAHU GAURAV RAMGOPAL,BHAVNA BAGHELA SUNDERLAL,TRUSHA PRAVEENBHAI GAJJAR,VISHAL PURSHOTTAMBHAI GOR,KINJAL ASHOKBHAI KATHIRIYA,NITESH DINESHBHAI FALDU,DHAVAL NIKHILESHBHAI DOSHI,MITESH CHUNILAL SONI,KRUPALI NITIN PATEL,KISHOR MANUBHAI SONANI,HETAL BHIMSHIBHAI PAMPANIYA,NIRAV CHATURBHAI RIBADIYA,BIPIN DASHRATHBHAI PATEL,ANKIT RAMCHARAN SHARMA,RANJAK VINAYCHANDRA PATEL,AMI VIJAYBHAI PARIKH,VISHAL JAGMALBHAI DESAI,POOJA SNEHALKUMAR ADIWALA,BALAS HITESH ARJANBHAI,PANCHAL PRADIP RAMBHAI,PATEL DARSHAN MAHENDRAKUMAR,DODIA BHARGAVI JAYDEEPSINH,DONGARE RASHMI DILIPBHAI,SHAH DHRUV KETANBHAI,CHAVADA NAIMISH HASMUKHBHAI,RATHI SANHITA MAHESHBHAI,VAIDYA VEDANG DHANANJAYBHAI,HEMALI MAHESHBHAI KANJZARIYA,GUJARAT UNIVERSITY,SECRETARY / CHAIRMAN	,MRS FALGUNI D PATEL
1826	CA/1977/2019	23/07/2019	STATE OF GUJARAT,M. P. SHAH MEDICAL COLLEGE	GOVERNMENT PLEADER	VARSHESH KIRANBHAI SHAH,YAKSH SHAILESHBHAI SOMPURA,SAURASTRA UNIVERSITY	,MRS FALGUNI D PATEL
1827	CA/1978/2019	23/07/2019	STATE OF GUJARAT,M P SHAH MEDICAL COLLEGE,P.D.U MEDICAL COLLEGE	GOVERNMENT PLEADER	VISHAL D SHETH S/O DINESHBHAI SHETH,AKASH PATOLIYA S/O CHANDUBHAI PATOLIA,MOHIT CHAUHAN S/O BALVANTBHAI CHAUHAN,VISHAL THAKKER S/O JAGDISHBHAI THAKKER,TEJAS PATEL S/O LABHUBHAI PATEL,SAURASHTRA UNIVERSITY	,MRS FALGUNI D PATEL
1828	CA/1979/2019	23/07/2019	STATE OF GUJARAT,B.J MEDICAL COLLEGE	GOVERNMENT PLEADER	NIDHI GIRISHKUMAR SATHWARA,ANOKHI MANHARGIRI GOSWAMI,BINDA PRAKASHBHAI PIPALIYA,KHUSHBU VINAYCHANDRA VAGADIA,AARUSHI RAJENDRAKUMAR AGRAWAL,KINNARI HARESHBHAI SODHATAR,PRIYA ARVINDBHAI PATEL,YESHA MAGANBHAI SUTHAR,AVANI AJAY JUNNARKAR,DIVYA ISHVARLAL PATEL,NRUTI NILESH GANDHI,RAHIL UDAYBHAI PAVAGADHI,GUJARAT UNIVERSITY	,MRS FALGUNI D PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1829	CA/1980/2019	23/07/2019	STATE OF GUJARAT,B J MEDICAL COLLEGE	GOVERNMENT PLEADER	DHIRAJ POL S/O SHIVRAM POL,RAUSHANKUMAR JHA S/O RAMKISHOR JHA,RASHMI RANJAN DASH S/O MAHESH CHARAN DASH,MANOJ RAVINDAR (R S/O RAMNATHA A P,SHAH NISHITA MAUKESH D/O MUKESH SHAH,AMITA SONDHI D/O RAKESH SONDHI,KUMAR SANJEESH KHANGWAL S/O ASHOK KUMAR KHANGWAL,NAGRAJU T R S/O RANGANATHAPPA,SHASHANK M S/O SHIVAPRAKASH M,ANKUR GARG S/O AVINASH GARG,SIDDHARTH SISODIYA S/O BHARATBHUSAN SINGH,SHIVAM DHAR S/O RAJENDRA DHAR,SAUMYA SAXENA D/O ABHAI KUMAR SAXENA,HETAL SONAVANE D/O LAXMAN SONAVANE,MANSI JAIN D/O SUNIL KUMAR JAIN,SIDDARTH AGGARWAL S/O ANIL KUMAR AGGARWAL,VENKATESHWARAN S. S/O SUNDARAJAN,PINNINTINITHIN S/O P SANJEEVA RAO,SATBIR KAUR D/O DALJEET SINGH ARORA,ANGAD SINGH S/O SATVINDER SINGH,RYAM JOB VACHAPARAMPIL S/O JOGY CHERIAN,RISHABH GUPTA S/O RAMBABU GUPTA,POTULWAR AMITKUMAR S/O PANDHARI LAXMAN POTULWAR,HARSH MISHRA S/O VIJAYSHANKAR MISHRA,GUPTA ASISHWARARY ASHOK,RATHOD VINOD KUMAR S/O TULJARAM RATHOD,AMABARISH PANCHASARA S/O AMBALAL GOVINDBHAI PANCHASARA,SHREYA BUTALA S/O PRASHANT NATAVARLAL BUTALA,MONIKA GOYAL D/O SUSHILKUMAR LAKHMICHAND GOYAL,NIKITA CHATURVEDI D/O BRIJESH KRISHNAMURARI CHATURVEDI,DIVYA SHREEJ D/O JANADHANA MURTHY N,NILESHKUMAR R PARMAR S/O PARMAR RAMESHBHAI ANTOLBHAI,ASHUTOSH DAS SHARMA S/O BISHNU PRASAD SHARMA,TARA RAM S/O VENA RAM,L. GAURAV S/O L UMAKANTH,VARUN CHAUDHARY S/O VIJAY CHAUDHARY,AKANKSHA JAIN D/O RAVI JAIN,SARVESH CHANDRA MISHRA S/O M D MISHRA,ANKUR MEEL S/O MAHAVIR SINGH MEEL,LAVANYAA DEVI V D/O.VELAYUDHAM,KAIRVI PRADIPKUMAR MODI D/O. PRADIPKUMAR JAYANTILAL MODI,NIDHIMA AGGARWAL D/O.BRIJ BHUSHAN AGGARWAL,VIBHUTI JAYANTILAL PATEL D/O.JAYANTILAL SHAMBHUBHAI PATEL,TRUPTI TULSHIRAM SHINDE D/O.TULSHIRAM SAKHARAM SHINDE,JAYMALA BHARATSINH SOLANKI D/O.BHARATSINH BABUSINH SOLANKI,ARITRA MANABENDRANATH ASH S/O.MANABENDRANATH ASH,SHUBHAM JAIN S/O. ANIL JAIN,NIRAV RATHI S/O BHERULAL,PRAKASH VISNOI S/O MOHANLAL VISHNOI,MITALBEN JAYANTILAL KUNDARIYA D/O.JAYANTILAL KUNDARIYA,SEEMA ANIS D/O.SAIFUDDIN ANIS,SUNAYNA PANDEY D/O.JUDHISTHIR PANDEY,MORE AMRUTA VIJAY D/O.VIJAY BAJIRAO MORE,KUSHAGRA JAIN S/O.RAJESH JAIN,GANATRA SNEHAL RAJENDRA D/O.RAJENDRA MOHANLAL GANATRA,APARNA BAPU GHODAKE D/O BAPU RAMCHANDRA GHODAKE,ISHA KHAITAN D/O.ANIL KHAITAN,ROHIT DUREJA S/O.KRISHAN LAL DUREJA,NITIN WATHORE S/O.WATHORE NARAYAN RAMJI,SHREYA AGARWAL D/O AGARWAL HARISH,MINAL JOGI D/O.JOGI GAJANAN BAPUJI,MOTUL KASUNDRA S/O NAGJIBHAI KASUNDRA,MALVIKA NAGPURE D/O DURGAPRASAD NAGPURE,RUBIYA A.N. D/O.ABDUL KHADER,NEHA RANI D/O.NARENDRA KUMAR,SHUBHDA GUPTA D/O.SUNIL GUPTA,SHIVANGI SAHEWALA D/O ASHOK KUMAR,PRANJAL SANGOLE D/O. MILIND SANGOLE,SIDDHARTH KUMAR S/O.ASHISH KUMAR,SOURABH SHRIVASTAVA S/O RAVI SRIVASTA,ABDULAZIZMHANIF MOHMMEDHANIF KHATRI S/O MOHMMEDHANIF USMANBHAI KHATRI,ROHAN SHARMA S/O.MANJUL SHARMA,MITHUN BAROT S/O VINOD BAROT,AISHWARYA KAUR D/O.CHARANJIT,KAMAL BANSAL D/O.HAJARILAL BANSAL,NAVADIYA NIKUNJKUMAR S/O KARAMSHIBHAI LALJIBHAI NAVADIYA,MITESH NATVARLAL PRIYDARSHI S/O. NATVARLAL PRIYDARSHI SNEHA LAXMAN		

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1830	CA/1981/2019	23/07/2019	STATE OF GUJARAT,B.J MEDICAL COLLEGE	GOVERNMENT PLEADER	PATEL VIVEK DHIRAJLAL,CHONDIGAR NILESH JAYSUKHBHAI,DINDOD KAMLESH SAVSINGBHAI,KEVADIYA CHIRAG GOVINDBHAI,SOLANKI MANANKUMAR VITHTHALBHAI,DEWAN SANNIDHI CHIRAG,SARDHARA KINJALBEN JAYSUKHLAL,SONU MEMON,MANAT METAL KANJIBHAI,PALAK DILIPBHAI AHIR,AMBALIYA DEVANG PITHABHAI,CHAUDHARI KRUPALIKUMAR BHARATBHAI,SHAH RAJ JAYANTILAL,GUJARAT UNIVERSITY	,MRS FALGUNI D PATEL
1831	CA/1982/2019	08/01/2020	M/S VIKAS AGENCIES,	MR ANAND NAINAWATI	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, SURAT,	JAIMIN A GANDHI
1832	CA/1983/2019	03/03/2020	BHIKHABHAI HIRABHAI PATEL,ABHISEKH BHIKHABHAI PATEL,DIVYANG GANPATBHAI PATEL,CHETANBHAI GANPATBHAI PATEL	S D MANSURI	SANJAY RANCHODBHAI PATEL,RANCHODBHAI PUNJABHAI PATEL,MANUBHAI PUNJABHAI PATEL,KETANBHAI MANUBHAI PATEL	NOTICE SERVED,MR NM KAPADIA
1833	CA/1984/2019	23/07/2019	STATE OF GUJARAT,B. J. MEDICAL COLLEGE	GOVERNMENT PLEADER	VINIT HARSHADBHAI PATEL,SHEETAL JAGDISHBHAI MAKWANA,APEKSHA VINODBHAI PATEL,PANKAJ RANABHAI DABHI,KOMAL ISHVARBHAI SOLANKI,KHUSHBOO K PANCHAL D/O KIRITBHAI,GUJARAT UNIVERSITY,SECRETARY / CHAIRMAN	,MRS FALGUNI D PATEL
1834	CA/1985/2019	23/07/2019	STATE OF GUJARAT,B. J. MEDICAL COLLEGE	GOVERNMENT PLEADER	SHRIVASTAV MAMLATKUMARI SURESHCHANDER,AMI JAYENDRAKUMAR MISTRY,ALPESHKUMAR BHARATBHAI RATHOD,RAVI THAKORBHAI RATHOD,CHIRAG PRAVINBHAI KUKADIA,GUJARAT UNIVERSITY,SECRETARY/CHAIRMAN	,MRS FALGUNI D PATEL
1835	CA/1986/2019	23/07/2019	STATE OF GUJARAT,M P SHAH MEDICAL COLLEGE,P.D.U MEDICAL COLLEGE	GOVERNMENT PLEADER	PARTH KAMELSHBHAI SHAH,VISHAL DINESHBHAI SHETH,RAVI RAJESHBHAI ADATIA,GAURAV RAMESHBHAI PANCHAL,RAVI BIPINBHAI DOSHI,SUNITA RAJENDRASINGH PORIYA,SWETA BIRBALBHAI SHARMA,SWATI PRAMODBHAI SHARMA,PRABHAKANT ANJANIKUMAR THAKUR,PRERNA BALMUKUNDBHAI MADOWARA,ASHA AVCHARBHAI PATEL,MARGI TUSHARBHAI BHATT,NEHA GULABBHAI VASAVA,TUSHAR HARESHBHAI SAKHRELIYA,AKASH CHANDUBHAI PATEL,VIJAYGIRI KISHORBHAI GUSAI,KINJAL JAINTILAL ANAND,MEET NIMITBHAI THAKER,DARSHAN KISHORBHAI THAKKER,DARSHAN RAMESHBHAI PARMAR,MAULIK BHAGABHAI KANERIA,MANISH RAMBHAI KHOKHAR,KSHITIJ SUNILBHAI DAMODIYA,SUMEL KHERATSINGH SINGH,NIRAJ HARESHBHAI MEHTA,KINJAL DILIPBHAI RAMI,PRATIK SATISHBHAI PRAJAPATI,SHEKHAR DHIRAJBHAI KHANPURA,MITUL KISHORBHAI KANSARA,DILIP GOVINDBHAI CHOCHA,NIRAV KAILASHBHAI KACHA,JAY NAVINBHAI THAKKER,KAUSHAL DINESHBHAI SUTHAR,TEJAS LABHUBHAI PATEL,SAURASHTRA UNIVERSITY	,MRS FALGUNI D PATEL
1836	CA/1987/2019	24/09/2019	SONALBEN NIKUNJBHAI BABARIYA,MINOR HIT ALIAS HARSH NIKUNJBHAI BABARIYA,MINOR TANVI NIKUNJBHAI BABARIYA,MAHENDRABHAI BAVANJIBHAI BABARIYA,VANITABEN MAHENDRABHAI BABARIYA	NISHIT A BHALODI	DILIPBHAI DEVSIBHAI GOSIYA,DEVYANIBEN BHARATBHAI ODEDARA,NEW INDIA INSURANCE CO. LTD.	RULE SERVED
1837	CA/1989/2019	06/09/2019	UNITED INDIA INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KANTIBHAI MOTIBHAI PRAJAPATI,IBRAHIMBHAI VAJIRBHAI SULIA,THE FUTURE GENERALI INDIA INSURANCE CO. LTD,IBRAHIMBHAI VAJIRBHAI SULIA,DELETED,DAUVA RAHAMTULLA IBRAHIMBHAI,DAUVA SAFIKABEN RAHAMTULLA	,RULE SERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR

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1838	CA/1991/2019	01/10/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SAMIMAKHTAR MOHAMMADSALIM AHANGAR,SHAHANAKHANUT MOHAMMADSALIM AHANGAR,MAHAMMADSHARHAKHAN MOHAMMADSALIM AHANGAR,SHAHINAKHTAR MOHAMMADSALIM AHANGAR,ZULFIQARALIKHAN MOHAMMADSALIM AHANGAR,SHIRAJAHMED MOHAMMADSALIM AHANGAR,HANIFBABI SHIRAJAHMED AHANGAR,MOHAMMAD SIDDIQUI MEDAWALA,BHALABHAI KALABHAI SENVA,DILIP BUILCON LTD,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MS KIRTI S PATHAK
1839	CA/1992/2019	16/10/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KASHIBEN RAMANBHAI (DECEASED),REVABEN RAMANBHAI,RAJENDRAKUMAR RAMANBHAI,CHHAYABEN RAMANBHAI,RADHEKRISHNA RAMANBHAI,LILABEN RAMANBHAI	,RULE SERVED BY DS,MR SAURABH G AMIN
1840	CA/1993/2019	17/10/2019	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KASHIBEN RAMANBHAI (DECEASED),REVABEN RAMANBHAI,RAJENDRAKUMAR RAMANBHAI,CHHAYABEN RAMANBHAI,RADHEKRISHNA RAMANBHAI,LILABEN RAMANBHAI	,RULE SERVED BY DS,MR SAURABH G AMIN
1841	CA/1995/2019	25/11/2019	SURAT MUNICIPAL CORPORATION,	MR KAUSHAL D PANDYA	MOHANLAL TRIBHOVANDAS LAKDAWALA SINCE DECEASED,SPECIAL LAND ACQUISITION OFFICER,ARVINDLAL MOHANBHAI LAKDAWALA,SURESHCHANDRA MOHANBHAI LAKDAWALA,MUKESHCHANDRA MOHANBHAI LAKDAWALA,LILAVATIBEN MOHANBHAI LAKDAWALA,INDIRABEN MOHANBHAI LAKDAWALA,BHARTIBEN MOHANBHAI LAKDAWALA	,DS AFF.NOT FILED (R),MR SHAKEEL A QURESHI
1842	CA/1996/2019	24/09/2019	NEW INDIA ASSURANCE COMPANY LTD BHUJ-KACHCHH,	MR VIBHUTI NANAVATI	GULABSINH LAXMANSINH RATHOD,KANJI KARSAN GENGAL,JAMILA MAMAD JANGIYA (PATEL) WD/O LATE MAMAD GANI JANGIYA,JAVED MAMAD JANGIYA (PATEL) S/O LATE MAMAD GANI JANGIYA,FATIMA MAMAD JANGIYA (PATEL) D/O LATE MAMAD GANI JANGIYA,GANI MAMAD JANGIYA (PATEL) F/O LATE MAMAD GANI JANGIYA	,RULE NOT RECD BACK,RULE SERVED
1843	CA/1997/2019	30/09/2019	MAHERIYA DILIPKUMAR HIRALAL,	DHRUVIK K PATEL	MRUDULABEN KANTILAL MAKWANA,	RULE SERVED
1844	CA/1999/2019	18/09/2019	NEW JANTA TRANSPORT COMPANY,	MR MANISH S SHAH	FOOD CORPORATION OF INDIA,	MS TEJAL A VASHI
1845	CA/2000/2019	06/09/2019	MAHENDRA AND MAHENDRA FINANCE SERVICE LTD,	MR PM DAVE,D C BHATT	ASHOKBHAI SEVAKRAM THAKKAR,VIDHYABEN ASHOKBHAI THAKKAR,CHOLAMANDALAM GEN. INSURANCE COMPANY LTD.	,RULE SERVED
1846	CA/2001/2019	10/10/2019	THE UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GOPALBHAI RANCHHODBHAI GAMARA (BHARVAD),GIRISHBHAI MAVJIBHAI PARMAR	RULE SERVED
1847	CA/2002/2019	19/07/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANJITSINH ZILUBHA SARVAIYA,BHUPATSINH NATUBHA SARVAIYA,RATA BHIMA KHATANA	
1848	CA/2003/2019	08/08/2019	VANITA TEXTURISERS PRIVATE LIMITED,	MR DHAVAL SHAH,MR. S S IYER	COMMISSIONER OF CENTRAL EXCISE AND GST,	JAIMIN A GANDHI
1849	CA/2006/2019	30/08/2019	PRAVINBHAI NANJIBHAI VAGADIYA,MINOR MAYUR PRAVINBHAI VAGADIYA,MINOR DIXIT PRAVINBHAI VAGADIYA	NISHIT A BHALODI	BHARATKUMAR HIRABHAI SARVAIYA,RAMANBHAI HIRABHAI SARVAIYA,HDFC ERGO GENERAL INSURANCE CO. LTD,KANJIBHAI NANJIBHAI VAGADIYA,HIRABHAI MERAMBHAI SARASIYA,HDFC ERGO GENERAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
1850	CA/2007/2019	06/09/2019	UNION OF INDIA,	MS ARCHANA U AMIN	CHARANDEVI PURANSINH KUSWAHA,	
1851	CA/2008/2019	09/09/2019	DINESHBHAI PUJABHAI GOHEL,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	PUJABHAI KHODABHAI GOHEL,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MS AMI N BHATT

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1852	CA/2009/2019	06/09/2019	RAMESH RASIKLAL JANI,	NISHIT A BHALODI	MANSUKHLAL TAPUBHAI VIRADIYA,ICICI LOMBARD GENERAL INSURANCE CO. LTD,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,UNSERVED EXPIRED (R),MR. RAHUL R DHOLAKIA
1853	CA/2010/2019	30/08/2019	DILIPBHAI MANASIYABHAI VALA,	NISHIT A BHALODI	SHRI MARUTI COURIER SERVICE PVT. LTD.,,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
1854	CA/2011/2019	06/09/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	HARIDWARI BHOLARAM AGARWAL,SHASHIBEN HARIDWARI AGARWAL,SHEKHAR DADURAO SURVE,ABDULGAFUR SHAFIMOHAMMED MAKRANI	RULE NOT RECD BACK,RULE SERVED,(MR PARESH M DARJI)
1855	CA/2012/2019	11/09/2020	DATTPRAKASH CHIMANLAL TRIVEDI,	MR.SUBHASH G BAROT	NATIONAL INSURANCE COMPANY LIMITED,MAJESH JAYANTILAL BHANKHARIYA,DESAI JIVJIBHAI BHIKHABHAI	RULE SERVED
1856	CA/2013/2019	03/10/2019	KOTTENZ INDIA MANUFACTURING PRIVATE LIMITED,MADHULIKA GARG	MR SP MAJMUDAR,MR RISHABH D PARIKH	NA,	RULE SERVED BY DS
1857	CA/2014/2019	05/08/2019	PRAVIN AGRO PVT. LTD.,ABDULBHAI N. VOHRA,AKBARBHAI N. VHORA	,ADITYA A GUPTA	DENA BANK LTD,DISTRICT MAGISTRATE	RULE SERVED BY DS
1858	CA/2015/2019	30/08/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	HEIR OF DECEASED MEHULKUMAR ZITHRABHAI MUNIYA ZITHRABHAI GUMANBHAI MUNIYA,DINESHKUMAR PRAHLADBHAI PATEL,GURUKRUPA TRAVEL AGENCY PROP. GIRISHBHAI B BAROT	RULE SERVED,(CHETANKUMAR K SHAH)
1859	CA/2016/2019	10/10/2019	UNION OF INDIA,	MR NIKUNT K RAVAL	PATEL AMRUTLAL HIRALAL,PATEL RAMESHBHAI HIRALAL,PATEL AMRUTLAL MANILAL,PATEL RASIKLAL AMBALA,PATEL CHIRAG RAMESHBHAI,PATEL ARVINDBHAI MANILAL,PATEL KALPESH RAMESHBHAI,PATEL CHANDRESH BHARATBHAI,PATEL YUNESH BHARATBHAI	,RULE SERVED BY DS
1860	CA/2017/2019	22/07/2019	CHANDRESHBHAI @ CHANDO NANDLAL SEJVANI,	MR.HEMANG H PARIKH	STATE OF GUJARAT,COMMISSIONER OF POLICE,POLICE OFFICER IN CHARGE	
1861	CA/2018/2019	03/09/2019	RAMESHCHANDRA PRABHUDAS NIMAVAT,	MR MAHENDRA U VORA,ARCHANABEN B GOSWAMI	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1862	CA/2020/2019	23/07/2019	DIRECTOR, DISTRICT RURAL DEPARTMENT AGENCY,,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	MR HS MUNSHAW	PREMILABEN CHANDRAVADAN PATEL,STATE OF GUJARAT,DIRECTOR OF PENSION AND PROVIDENT FUND,,LOCAL FUND OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1863	CA/2021/2019	10/10/2019	THE UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GUARDIAN OF MINOR SANJAYBHAI VASHRAMBHAI BHARWAD VASHRAMBHAI MERABHAI BHARVAD,GIRISHBHAI MAVJIBHAI PARMAR	RULE SERVED
1864	CA/2022/2019	30/08/2019	NAGINBHAI CHOTTUBHAI VASAVA,GOMIBEN NAGINBHAI VASAVA,RANJANBEN DINESHBHAI VASAVA,MINOR DHARMISTHABEN DINESHBHAI VASAVA,MINOR HASINABEN DINESHBHAI VASAVA,MINOR ASMITABEN DINESHBHAI VASAVA	NISHIT A BHALODI	MOHAMMED BILAL GULAM MOHMMED SHAIKH,ICICI LOMBARD GENERAL INSURANCE CO. LTD,MAHESHBHAI PUNAMBHAI VASAVA	RULE SERVED
1865	CA/2023/2019	30/08/2019	EZAZ ABDULRAZAK KHALIFA,RIZWAN ABDULRAZAK KHALIFA	KAASH K THAKKAR	MOHAMMAD KHALID YAVARHUSSAIN SAIYED,GUJARAT STATE ROAD TRANSPORT CORPORATION THROUGH DIVISIONAL CONTROLLER	RULE SERVED
1866	CA/2025/2019	24/07/2019	MIRAJIBHAI CHIMANBHAI GAMIT,	MR NK MAJMUDAR	STATE OF GUJARAT,DISTRICT COLLECTOR, TAPI,DISTRICT PANCHAYAT, TAPI,TALUKA PANCHAYAT, SONGADH,EXECUTIVE ENGINEER, SONGADH,PRANT OFFICER,MAMLATDAR, SONGADH,TALATI CUM MANTRI,SARPANCH, GUNSADA VILLAGE PANCHAYAT	
1867	CA/2035/2019	23/07/2019	RASHTRIYA MADHYAMIK SHIKSHA ABHIYAN,	MR AD OZA	BAMANIYA DINESHBHAI RUPSINH,STATE OF GUJARAT,GUJARAT COUNCIL OF EDUCATION AND RESEARCH TRAINING	
1868	CA/2036/2019	05/12/2019	HEMANTHBHAI PRABHUBHAI KHALASI,	JAY R SHAH,JAYDEEP H SINDHI	MITTALBEN HEMANTBHAI KHALASI,	MR NAVIN N CHAUHAN,MR KUNAL S SHAH

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1869	CA/2037/2019	30/07/2019	DAKSHIN GUJARAT VIJ COMPANY LTD. (DGVCL),	MS LILU K BHAYA	PRAKASH INDUSTRIES,BASUDEV KASHIRAM AGARWAL,JAYPRAKASH B. AGARWAL,VED PRAKASH BASUDEV AGARWAL,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	,MR NIKUNT K RAVAL
1870	CA/2039/2019	10/01/2020	MANSUKHBHAI NARANBHAI PATOLIYA,SAVITABEN MANSUKHBHAI PATOLIYA	MR TUSHAR L SHETH	LALO ALIAS SURESHBHAI JADAVBHAI PARMAR,HANIFBHAI VALIMAMHADBHAI KAJI,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
1871	CA/2040/2019	30/09/2019	THE GUJARAT SLUM CLEARANCE BOARD,	DHRUVIK K PATEL	JAY CHAMUNDA CORPORATION,DANABHAI SUNDARBHAI CHAUHAN, PARTNER,DANABHAI LALABHAI PARMAR, PARTNER,VASHRAMBHAI MULJIBHAI CHAUHAN, PARTNER,PURSHOTTAMBHAI SUNDERBHAI CHAUHAN, PARTNER	RULE SERVED
1872	CA/2041/2019	26/07/2019	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RABARI MAGANBHAI VISABHAI,RATHOD PRAHLADJI KACHARAJI,PATEL DEVJIBHAI RAMJIBHAI	
1873	CA/2042/2019	30/08/2019	HANSABEN WD/O GIRISHKUMAR MAFATLAL SHRIMALI,JAYESHKUMAR GIRISHKUMAR SHRIMALI,RAJNIKANTGIRISHKUMAR SHRIMALI,CHIRAG GIRISHKUMAR SHRIMALI	KAASH K THAKKAR	KIZARHAYAT S/O SARFARAZ,ICICI LOMBARD GENERAL INSURANCE CO. LTD,KIRITKUMAR GOVINDLAL SADHU	RULE NOT RECD BACK,RULE SERVED
1874	CA/2044/2019	24/07/2019	DILIP J MEHTA,	MR HASIT H JOSHI	GENERAL MANAGER (HRD),SUPERINTENDING ENGINEER (O AND M),CHIEF EXECUTIVE OFFICER AND SUPERINTENDING ENGINEER(O AND M),GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED,PASCHIM GUJARAT VIJ COMPANY LTD. (PGVCL),PASCHIM GUJARAT VIJ COMPANY LTD. (PGVCL)	
1875	CA/2045/2019	01/08/2019	CHANDRIKABEN VASANTRAY SANGHAVI,	MS. KRUTI M SHAH	ASHWINBHAI VASANTRAY SANGHAVI,RAJESHRIBEN ASHWINBHAI SANGHAVI,DISTRICT MAGISTRATE AND COLLECTOR,DY COLLECTOR AND SDM BHAVNAGAR	NOTICE SERVED BY DS
1876	CA/2046/2019	10/10/2019	THE UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VASHRAMBHAI MERABHAI BHARVAD,GIRISHBHAI MAVJIBHAI PARMAR	RULE SERVED,HCLS COMMITTEE,SHRIJIT G PILLAI
1877	CA/2047/2019	29/09/2020	HITESH BABULAL SHAH,ANKIT KAMLESHKUMAR KHATRI,ALPESH DEVJI GONDALIYA	,MR DEVARSHI C SHAH	RUPESHBHAI MOHANLAL PODDAR,SHRIMATI RITUBEN KAKANI,BANK OF INDIA THRU MANAGER	NOTICE SERVED,DS AFF.NOT FILED (N)
1878	CA/2050/2019	19/09/2019	KHENGARBHAI MITHABHAI PARMAR,	(MR NIRAL R MEHTA)	STATE OF GUJARAT,COLLECTOR OF DAHOD,DAHOD NAGARPALIKA,CHIEF OFFICER	,GOVERNMENT PLEADER
1879	CA/2051/2019	19/02/2020	STATE OF GUJARAT THROUGH SECRETARY,COLLECTOR BHUJ	GOVERNMENT PLEADER	BHUPENDRA NARSHIRAM THAKKAR,	MR BY MANKAD
1880	CA/2052/2019	30/07/2019	DAKSHIN GUJARAT VIJ COMPANY LIMITED,EXECUTIVE ENGINEER	MS LILU K BHAYA	PRAKASH INDUSTRIES,BASUDEV KASHIRAM AGARWAL,JAYPRAKASH B. AGARWAL,VED PRAKASH BASUDEV AGARWAL,SURESH MOHANLAL GUPTA	,MR NIKUNT K RAVAL
1881	CA/2053/2019	26/07/2019	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KISHORBHAI VISHRAMBHAI CHAVDA,SAMAT DHANA AHIR,RAVJI MANJI SORATHIYA,K.P. CHERIAN	
1882	CA/2054/2019	30/09/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MS HINA DESAI	M B AND ASSOCIATES,	RULE SERVED
1883	CA/2057/2019	11/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARIA BHAVANSINH KALUBHAI,BARIA BHARATBHAI SHANABHAI,BARIA LAKHIBEN BHAVANBHAI,BARIA GANPATBHAI BHAVANBHAI,BARIA BALVANTBHAI BHAVANBHAI,BARIA MANJULABEN BHAVANBHAI	,MR VIJAY N RAVAL
1884	CA/2061/2019	14/08/2019	STATE OF GUJARAT,THE COLLERCTOR,THE DEPUTY COLLECTOR	GOVERNMENT PLEADER	KHETABHAI HINDUBHAI BHARWAD,L/H. OF DECE. BHAGWANTSINH DADUBHA RANA	RULE NOT RECD BACK
1885	CA/2063/2019	01/08/2019	BHARAT PETROLEUM CORPORATION LTD,TERRITORY MANAGER	MR AJAY R MEHTA	GIRISH MAHENDRAPRASAD PATHAK,SHAILESH MAHENDRAPRASAD PATHAK	MS.YOGINI H UPADHYAY
1886	CA/2064/2019	13/09/2019	THE ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	POOJA PAPER TUBE INDUSTRIES,	THAKKAR AND PAHWA ADVOCATES

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1887	CA/2065/2019	21/10/2019	LEGAL HEIRS AND REPRESENTATIVES OF DECEASED PATEL MADHABHAI BHEMABHAI,PATEL KURIBEN WD/O MADHABHAI BHEMABHAI PATEL,PATEL OKHABHAI MADHABHAI,PATEL OKHIBEN D/O MADHABHAI BHEMABHAI PATEL,PATEL HIRABHAI MADHABHAI,PATEL JEVABEN D/O MADHABHAI BHEMABHAI PATEL,PATEL LAGDHIRBHAI MADHABHAI PATEL	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
1888	CA/2066/2019	20/09/2019	KESHAVBHAI PASOTTAMBHAI PATEL,	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	LH OF DECD DINESHCHANDRA AMBALAL PATEL,SURESHBHAI ALIAS SURESHCHANDRA BHAYABHAI GEVARIYA (PATEL),PARSOTTAMBHAI GOBARBHAI PATEL,RAJNIBHAI PARSHOTTAMBHAI PATEL,LH OF JANAKBHAI VIRJIBHAI PATEL,BHARATBHAI VIRJIBHAI PATEL,SUDHABEN DINESHCHANDRA PATEL,KALPESH DINESHCHANDRA PATEL,NILESH DINESHCHANDRA PATEL,ANITABEN JANAKBHAI PATEL,OMKUMAR JANAKBHAI PATEL,VAIDEHI JANAKBHAI PATEL	,RULE SERVED,MR ASIT B JOSHI,MR PREMAL S RACHH
1889	CA/2067/2019	16/12/2019	RAJUBEN TULSIBHAI ALIAS TALSHIBAHI MAKWANA,	P M BUCH	BHARATBHAI MOHANBHAI RATHOD,CHATURBHAI BABALDAS PATEL,YUDHISTHRIBHAI CHATURBHAI PATEL	NOTICE SERVED,MR A A ZABUAWALA
1890	CA/2068/2019	06/09/2019	NARSINHBHAI GANDALAL KADIVAR,	MR MB PARIKH	BHAGVANJIBHAI MOHANBHAI PATEL,	MR. HJ KARATHIYA
1891	CA/2069/2019	29/07/2019	DHAVAL ANILBHAI PATEL,	MR KB PUJARA	NIYATIBEN W/O DHAVALBHAI PATEL D/O MAHENDRABHAI RAMANBHAI PATEL,	
1892	CA/2070/2019	05/02/2020	UTTAR GUJARAT VIJ COMPANY LIMITED,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	MR PREMAL R JOSHI	MINOR MUNESHBHAI HIRABHAI KHAIR THRUHIRABHAI GUJART KHAIR,	MR R.K.MANSURI
1893	CA/2071/2019	05/09/2019	NATIONAL INSURANCE CO LTD,	MR PALAK H THAKKAR	JAGDISHKUMAR NARSINHBHAI ASODA,PATEL KURABHAI HIRABHAI,PATEL MANIBHAI KANJIBHAI	RULE SERVED,MR.HIREN M MODI
1894	CA/2072/2019	24/02/2020	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	HETUBEN NIVAZKHA SOLANKI,HAJRATKHAN NIVAZKHA SOLANKI,NASIRKHA NIVAZKHA SOLANKI,ATUBEN AMIRKHA SOLANKI,SATISHBHAI ASHOKBHAI TADVI,ASHOKBHAI TADVI,SIKANDARBHAI CHHITUBHAI SOLANKI,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR. RAHUL R DHOLAKIA,NISHIT A BHALODI
1895	CA/2073/2019	26/08/2019	MANISH DAHYABHAI PATEL,	MR TARAK DAMANI	ALPA MANISH PATEL,	RULE NOT RECD BACK
1896	CA/2074/2019	27/11/2019	KHANZAMAN S/O MOHMEDZAMAN PATHAN,	MR. HEMAL SHAH	NOT KNOWN,ASHOKKUMAR BAVANJIBHAI BABARIYA,NATIONAL INSURANCE COMPANY LTD,SAHEEDKHAN IMAMKHAN DURANI,SALIMAKHTAR IMAMKHAN DURANI,THE ORIENTAL INSURANCE CO. LTD	,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MS AMI N BHATT
1897	CA/2075/2019	30/07/2019	SECRETARY- HOME DEPARTMENT,COMMISSIONER OF PROHIBITION AND EXCISE	GOVERNMENT PLEADER	CHLORITECH INDUSTRIES,	
1898	CA/2077/2019	10/10/2019	GANPATSINH AMARSINH RATHOD,MANJULABEN GANPATSINH RATHOD	MR PRUTHVIRAJSINH V SOLANKI	RANCHODBHAI SAMATSINH PARMAR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1899	CA/2078/2019	21/11/2019	ARPITABEN W/O ABHAYKUMAR DAVE D/O BHARATBHAI JETHABHAI DAVE,	MS URMILA N DESAI	ABHAYKUMAR PRAFULBHAI DAVE,	RULE SERVED BY DS

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1900	CA/2079/2019	19/08/2019	HEENABEN PRAVINSINH CHAUHAN,	MS.DILBUR CONTRACTOR	UTTAR GUJARAT VIJ COMPANY LTD,JANI BIRJU HARESHBHAI,TRIVEDI NIRAVKUMAR CHANDRAKANT,JETHVA HARDIK BHAILAL,PANDYA DIPAKKUMAR BHARATBHAI,RAI HIMANSHU RAVINDRANATH,PATEL DHIRENDRAKUMAR BHARATBHAI,VAGHELA KIRANBHAI RAMESHBHAI,KAVAD YOGESH GUNVANTBHAI,RATHOD SHAKTIRAJ PUSHPENDRASINH,UNDAVIA JAY CHANDRAKANT,CHOKSI SHYAMAL DINESHBHAI,RANA KIRANSINH BHARATSINH,MODI HARDIK KISHORBHAI,CHAUDHARY ASHOK BHAGVANBHAI,ARORA CHIRAG HARSHADBHAI,ILASARIYA DARSHAN PRAVINKUMAR,BAROT FENIL PRAKASHCHANDRA,YADAV CHIRAG OMPRAKASH,CHATURVEDI PRITI SURENDRANATH,PARKER SANJAYKUMAR GOVINDBHAI,KAD BHARATKUMAR LAXMANBHAI,DHUVA VEJANAND BHIKHABHAI,JOSHI VINAY DINESHBHAI,BARIA PUSHPRAJSINH ARJUNSINH,SHAH TARUNKUMAR KANUBAHI,MODI VIVEK HASMUKBHAI,BARAD PARESHBHAI LIMBABHAI,PRAJAPATI MAULIK HARGOVANDBHAI,PAREKH SUCHITKUMAR UPENDRABHAI,PAREKH HEMANT DINESHKUMAR,JADAV MIHIRKUMAR BHKHALAL,YADAV RUCHITA ARVINDKUMAR,RATHWA HITESH MAGANSINH,RATHOD JAYESHKUMAR DEVABHAI,PATEL PIYUSHKUMAR CHHANABHAI,KARAMATA RAMA MULABHAI,KATARA NILESH RAMESHBHAI	,NOTICE SERVED BY DS
1901	CA/2080/2019	05/08/2019	LEGAL HEIRS OF SAGAR KHIMA RAMA,LAKHIBEN KHIMA,BHARAT KHIMA,MURU KHIMA,RAMESH KHIMA,PARSOTTAM KHIMA,MUKESH KHIMA,AMRAT KHIMA	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1902	CA/2081/2019	05/08/2019	LEGAL HEIRS OF SAGAR KHIMA RAMA,LAKHIBEN KHIMA,BHARAT KHIMA,MURU KHIMA,RAMESH KHIMA,PARSOTTAM KHIMA,MUKESH KHIMA,AMRAT KHIMA	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1903	CA/2082/2019	05/08/2019	SAGAR DEVA RAMA,	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1904	CA/2083/2019	05/08/2019	LEGAL HEIRS OF RAJA KANA,GOVA RAJA,BHIKHA RAJA	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
1905	CA/2085/2019	16/01/2020	STATE OF GUJARAT THROUGH THE COMMISSIONER OF COMMERCIAL TAX,	GOVERNMENT PLEADER	M/S RAJWADU,	UCHIT N SHETH
1906	CA/2087/2019	21/08/2019	HASANBHAI ADAMBHAI DERAIYA,	MR. KULDEEP D VAIDYA	MEHBOOBBHAI RAHIMBHAI AJMERI,HAJUBEN RAHIMBHAI AJMERI,ANWARBHAI RAHIMBHAI AJMERI,JUBEDABEN BABUBHAI AJMERI WD/O BABUBHAI RAHIMBHAI AJMERI,JETUNBEN RAHIMBHAI AJMERI,RASHIDABEN RAHIMBHAI AJMERI,FARIDABEN RAHIMBHAI AJMERI,MERAJBEN RAHIMBHAI AJMERI,IMRANBHAI BABUBHAI AJMERI,AADILBHAI BABUBHAI AJMERI,SUB REGISTRAR	,NOTICE NOT RECD BACK,NOTICE UNSERVED
1907	CA/2088/2019	09/10/2019	HEMALI MANISHBHAI BHATT D/O MAHENDRABHAI VISHNUBHAI,	HCLS COMMITTEE,MS RAKSHA S DIKSHIT	MANISH PRADHYUMANBHAI BHATT,	RULE SERVED
1908	CA/2089/2019	06/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SUNITA ARUNBHAI BARAD,NANDNI ARUNBHAI BARAD,ANJALI ARUNBHAI BARAD,AMAN ARUNBHAI BARAD,RAHUL PRAKASHCHANDRA MULTANI	RULE SERVED,RULE UNSERVED,MR RAJESH P MANKAD

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1909	CA/2090/2019	20/01/2020	MADHYA GUJARAT VIJ COMPANY LIMITED THROUGH DEPUTY ENGINEER,	MR VIRAL J DAVE	SIRAJ HAJI YUSUF BEDI,	PARIMALSINH PARMAR
1910	CA/2091/2019	13/11/2019	MADHYA GUJARAT VIJ COMPANY LIMITED THROUGH DEPUTY ENGINEER,	MR VIRAL J DAVE	ABDUL AJIJ MOHAMMAD INDERJI,	PARIMALSINH PARMAR
1911	CA/2092/2019	06/09/2019	PUNJIBEN NATUBHAI GOHIL,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	BINDIBEN VIRALBHAI SONI,FUTURE GENERALI INSURANCE CO. LTD	RULE SERVED,MR MOHSIN M HAKIM
1912	CA/2093/2019	06/09/2019	PARESHBHAI KIRITBHAI PUROHIT,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	NARENDRASINH MUDUBHA JADEJA,DIVISIONAL CONTROLLER	RULE SERVED
1913	CA/2094/2019	05/09/2019	ORIENTAL INSURANCE CO LTD,	MR PALAK H THAKKAR	PARASBEN VIKRAMBHAI PARMAR,MINOR SUNIL BHIKHABHAI PARMAR,BHUPENDRABHAI ALIAS BHOPABHAI MOTIBHAI BHARVAD	RULE SERVED,(MR PARESH M DARJI)
1914	CA/2095/2019	05/09/2019	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHANDRIKABEN SURESHBHAI PRAJAPATI,SURESHBHAI GALBABHAI PRAJAPATI	RULE SERVED
1915	CA/2096/2019	12/09/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NAVINBHAI VIRABHAI DAMOR,SHARDABEN NAVINBHAI DAMOR,LALABHAI ALIAS CHANDANSINH TAKHATSINH GOHIL,DALSING KACHRABHAI CHARPOT	RULE SERVED,MS.NIDHI P BAROT
1916	CA/2097/2019	05/09/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GITABEN MATHURBHAI KHAVADIYA,MANISHABEN D/O MATHURBHAI W/O VIJAYBHAI KANTIBHAI,NARESHBHAI MATHURBHAI KHAVADIYA,SHOBHNABEN D/O MATHURBHAI W/O SURESHBHAI DHANJIBHAI,YOGESHBHAI MATHURBHAI KHAVADIYA,REVABHAI KHUMABHAI BHARWAD	,RULE NOT RECD BACK,RULE SERVED
1917	CA/2098/2019	05/09/2019	FUTURE GENERAL INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAIMIN RAJUBHAI PATEL,BHARATIBEN M. PUROHIT, MUKUNDBHAI P. PUROHIT,JITENDRAKUMAR P. BHAVSAR,IFFCO TOKYO GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
1918	CA/2099/2019	05/09/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	VINUBHAI KURJIBHAI VAGHRI,REVABHAI KHUMABHAI BHARWAD	RULE NOT RECD BACK,RULE SERVED
1919	CA/2101/2019	05/09/2019	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	MAFIBEN WD/O BHIKHABHAI MASHRUBHAI RABARI,BHAGWANBHAI S/O BHIKHABHAI MASHRUBHAI RABARI,PARBATBHAI S/O BHIKHABHAI MASHRUBHAI RABARI,MASHRUBHAI SAVABHAI RABARI,VAJIBEN MASHRUBHAI SAVABHAI RABARI,KANJIBHAI NARSANGBHAI CHAUDHARY,KANJIBHAI NARSANGBHAI CHAUDHARY	RULE SERVED,UNSERVED EXPIRED (R),MR PANKAJ S CHAUDHARY
1920	CA/2102/2019	30/08/2019	GHELABHA GORDHANBHAI TILALAL,RAMESHBAHI GORDHANBHAI TILALA	MR JK PARMAR	MANSUKHBAHI BACHUBHAI,HANSABEN MAHESHBHAI KORAT,RAJESHBHAI BACHUBHAI VORA,VINODBHAI KESHABHAI VORA,CHANDUBHAI RATNABHAI NOGHANDARA,GIRISHBHAI JIVABHAI LIMBASIYA,PARSOTTAMBHAI RATNABHAI NOGHANVADARA,MANSUKHBHAI RATNABHAI NOGHANVADARA	MR BT VYAS,MR SAMIR B GOHIL
1921	CA/2105/2019	28/08/2019	GUJARAT HOUSING BOARD,V.C.PATEL I.A.S.,C.R.DESAI - INQUIRY OFFICER	MR YN RAVANI	G.M.GOHIL DEPUTY EXECUTIVE ENGINEER,STATE OF GUJARAT	,MS HARSHAL N PANDYA
1922	CA/2106/2019	09/03/2020	KAMALSHYAM HUKHAMCHAND SUKHA,	NANAVATI ASSOCIATES	RAMNAVAL RAMPREET YADAV,SHOBHAVATIDEVI RAMNAVAL YADAV,RENU RAMNAVAL YADAV,ARJUN RAMNAVAL YADAV,NIRAJ RAMNAVAL YADAV,THE NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED BY DS,RULE SERVED
1923	CA/2107/2019	20/11/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BHARATSINH VAKHATSINH GOHIL,GURJANTSINH SUKHDEVSINH JAGIRSINH SARDAR	RULE SERVED,MR. DHAVAL G BAROT
1924	CA/2108/2019	06/09/2019	JAYESHBHAI JETHABHAI KHAMBHLA,	NISHIT A BHALODI	JAYNABEN KAMLESHBHAI KUNVARIYA,KAMLESHBHAI VRAJLAL KUNVARIYA,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED

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1925	CA/2109/2019	27/11/2019	SIPATIYABHAI @ CHHIPATIYABHAI HATIYABHAI GAMIT,SUKIBEN SIPATIYABHAI ALIAS CHHIPATIYABHAI GAMIT	MR.HIREN M MODI	PALABHAI SHIVABHAI SAMLA,GHANSHYAMSINH VAJESINH SOLANKI,THE NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR AJAY R MEHTA
1926	CA/2110/2019	22/10/2019	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	DHARSHIBHAI MOHANBHAI THAKOR,RUPSHIBHAI MOHANBHAI THAKOR,UJIBEN MOHANBHAI THAKOR,JAGDISHBHAI SAGALCHAND THAKKER	,UNSERVED EXPIRED (R),KAASH K THAKKAR
1927	CA/2111/2019	06/02/2020	THE ORIENTAL INSURANCE CO. LTD. GODHRA,	MR VIBHUTI NANAVATI	BHATT KIRANKUMAR SHANTILAL,BHATT RAMILABEN SHANTILAL,HASUBEN ALIAS HASUMATIBEN CHANDRAKANT TRIVEDI,NIMISHABEN CHANRAKANT TRIVEDI,JINALIBEN CHANDRAKANT TRIVEDI,DIVYABEN CHANDRAKANT TRIVEDI,MINOR DEEPAKKUMAR CHANDRAKANT TRIVEDI,MINOR MANVIBEN CHANDRAKANT TRIVEDI	RULE SERVED
1928	CA/2112/2019	20/09/2019	FALGUNIBEN NANDKISHOR,RAJESH NANDKISHOR,ANKIT NANDKISHOR	MS AMRITA AJMERA	DIGVIJAYSINH ZALA,HIRENBHAI HEMENDRABHAI MEHTA,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,MR. RAHUL R DHOLAKIA
1929	CA/2113/2019	01/08/2019	THE TANKER OWNERS AND OPERATIONS ASSOCIATION,	MS ARCHANA R ACHARYA	UNION OF INDIA,KANDLA PORT TRUST,TARIFF AUTHORITY FOR MAJOR PORTS	,MR DHAVAL D VYAS
1930	CA/2116/2019	01/08/2019	M/S. AVEAN INTERNATIONAL PVT.LTD. THROUGH AUTHORISED DIRECTOR ZAVERCHAND L BHEDA,	MS ARCHANA R ACHARYA	UNION OF INDIA THROUGH SECRETARY,,KANDLA PORT TRUST THROUGH CHAIRMAN, LAND SECTION,TRAFFIC AUTHORITY FOR MAJOR PORTS	,MR DHAVAL D VYAS
1931	CA/2120/2019	11/09/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	MANSI BHARATBHAI VAIDHYA,SANTOSH MAHADEVRAI JOSHI	RULE SERVED
1932	CA/2121/2019	23/09/2019	NASIMBEN WD/O MAHEBOOBBHAI HABIBHAI DESAI,MAHMAD HANNAN MAHEBBOOBHAI DESAI,SANA MAHEBOOBHAI DESAI,SABA MAHEBOOBBHAI DESAI	MR MOHSIN M HAKIM	ARPAN BIPINBHAI RAVAL,NILIMABEN BIPINBHAI RAVAL,ICICI LOMBARD GENERAL INSURANCE CO LTD	,RULE UNSERVED
1933	CA/2122/2019	20/09/2019	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	HITESHKUMAR PRABHATBHAI GOHIL,KANUBHAI ZAVERBHAI GAMECHI MACHHI,LALSINH CHHATRASINH GOHIL,PRABHATSINH MAIJIBHAI GOHIL	RULE NOT RECD BACK,RULE SERVED,MR.KARNA H DHOMSE
1934	CA/2123/2019	10/02/2020	THE NEW INDIA ASSURANCE COMPANY LTD,	MR KV GADHIA	ASMINBEN ILYASBHAI SHEKH,JAINAB BEGAM MANSUR SHEKH,BIRBAL MANGILAL SAGAR	RULE UNSERVED,HCLS COMMITTEE,MR. DIVYANG A RAMANI
1935	CA/2124/2019	02/08/2019	RAJENDRA KANTILAL SHAH,	MR P C CHAUDHARI	MANAGER, MADHYA GUJARAT VIJ.COMPANY,PRESIDING OFFICER	
1936	CA/2125/2019	17/09/2019	GUJARAT RURAL LABOUR WELFARE BOARD,	MR DHAWAN M JAYSWAL,MS VIDITA D JAYSWAL	MANJULABEN NATWARLAL JANI,LD.CONTROLLING AUTHORITY,LD.APPELLATE AUTHORITY	RULE SERVED
1937	CA/2126/2019	09/09/2019	VINODBHAI BHAGUBHAI CHAUHAN,	MR HEMAL K ACHARYA	AHMEDABAD MUNICIPAL CORPORATION,PRESIDING OFFICER	RULE SERVED BY DS,MR HAMESH C NAIDU
1938	CA/2127/2019	20/09/2019	ANANT KISHORBHAI KADNI,	MR.KARNA H DHOMSE	RAFIQBHAI ABDULBHAI SHEKH,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED
1939	CA/2128/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	MR MG NAGARKAR	STATE OF GUJARAT,SHAIKH MAHAMMAD MUNAF IMAM KALU	GOVERNMENT PLEADER,MR VIJAY N RAVAL
1940	CA/2129/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	MR MG NAGARKAR	STATE OF GUJARAT,MUKESHKUMAR RAMANLAL DESAI,PANKAJKUMAR RAMANLAL DESAI	RULE SERVED,MR VIJAY N RAVAL
1941	CA/2132/2019	21/10/2019	PRAVINBHAI VASHRAMBHAI RABARI,	NISHIT A BHALODI	SURESHBHAI SHANKARBHAI BHATIYA,NARENDRASINH D. THAKOR,ORIENTAL INSURANCE CO. LTD	RULE SERVED,MR VC THOMAS
1942	CA/2134/2019	10/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	MENSIBHAI ALIAS MUKESHBHAI VIJANANDBHAI GADHE,NAYANBHAI SURANGBHAI DANGAR,RANJITBHAI RAMBHAI RAVALIYA,ROYAL SUNDARAM ALLIANZE INSURANCE CO. LTD	RULE SERVED,APURVA K JANI
1943	CA/2135/2019	26/08/2019	MANISH DAHYABHAI PATEL,	MR TARAK DAMANI	ALPA MANISH PATEL,	RULE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1944	CA/2136/2019	22/10/2019	SURESHBHAI GORDHANBHAI MEGHANI,	MR. VISHAL P THAKKER, (PRADEEP K THAKKER)	HITESHBHAI GANSHYAMBHAI KALATHIYA,ODHAVJIBHAI P KALATHIYA,UNITED INDIA INSURANCE CO. LTD	RULE SERVED
1945	CA/2137/2019	06/08/2019	RITESH PRAGJIBHAI PATEL,	PRIYANK S DAVE,SHIVAM D PARIKH	JOINT. CHARITY COMMISSIONER,GRAM SAMAST LEUVA PATIDAR SAMAJ TRUST THRU. PRESIDENT THAKORBHAI BHULABHAI PATEL,RANJANBEN SASHIKANT PATEL	,MR PINAKIN M RAVAL,GAURANG H DAVE
1946	CA/2138/2019	02/12/2019	MANISHABEN KANTIBHAI MENAT,RAKESHKUMAR KANTIBHAI MENAT,RADHIKABEN KANTIBHAI MENAT,MINOR HIRALBEN KANTIBHAI MENAT,MINOR SEJALBEN KANTIBHAI MENAT,NANJIBHAI THAVARBHAI MENAT,LALITABEN NANJIBHAI MENAT	MR VAIBHAV N SHETH	ARJUNBHAI KAMJIBHAI BODAR,VALJIBHAI DITAJI DAMOR,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR CHIRAYU A MEHTA
1947	CA/2139/2019	21/08/2019	STATE OF GUJARAT,COMPETENT AUTHORITY AND DEPUTY URBAN LAND CEILING	GOVERNMENT PLEADER	BABUBHAI NARANBHAI PATEL,MOHANBHAI NARANBHAI PATEL SINCE DECD THRU HIS HEIRS,RAMBHABEN MOHANBHAI THUMMAR,JAYANTIBHAI MOHANBHAI THUMMAR,KANTIBHAI MOHANBHAI THUMMAR,RAMESHBHAI MOHANBHAI THUMMAR,GEETABEN RAMESHBHAI PANSURIYA,JAYABEN KESHUBHAI TRAPASIYA,PUSHPABEN RAMESHBHAI GADHIYA,DHARAMSHIBHAI VALLABHBHAI TOGADIYA	,NEEL N SHAH
1948	CA/2140/2019	08/01/2020	LEVISH NARESHBHAI BHANSHALI,	MR VIRAL K SALOT	SHASHWAT DEVELOPERS,DIPAKBHAI NAGINBHAI CHAUHAN,RAJNIKANT NAGINBHAI CHAUHAN,NIMESH SURESHCHANDRA CHAVDA,VIMAL VENILAL HAVELIWALA,PAYAL ASHISH VARIYA,MAHESH HARISHCHANDRA UPRETI,PRAFULLABEN RAJENDRA @ RAJESHBHAI MEHTA,KIRTIKUMAR HIMMATLAL BAGADIYA,HANSHABEN KIRITKUMAR BAGADIYA	NOTICE SERVED,DS AFF.NOT FILED (N)
1949	CA/2143/2019	11/02/2020	APAR CONSTRUCTION,PATEL PRAFULCHANDRA CHIMANBHAI,PARIKH YOGINKUMAR RAJNIKANT,PARIKH SHANTABEN RAJNIKANT	MS DHARA M SHAH	UNION OF INDIA,J C SETHI	DS AFF.NOT FILED (R),MS VYOMA K JHAVERI
1950	CA/2144/2019	06/08/2019	PRAJAPATI KANTABEN KESHABHAI,	MR SP MAJMUDAR	STATE OF GUJARAT,COLLECTOR, BANASKANTHA	
1951	CA/2145/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PRAJAPATI JASHIBEN WD/O BHIKHABHAI,MINOR USHABEN BHIKHABHAI,MINOR DIPIKABEN BHIKHABHAI,MINOR MEHULKUMAR BHIKHABHAI,PRAJAPATI NATHIBEN WD/O RAMBHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE
1952	CA/2146/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PRAJAPATI NITABEN WD/O KALPESHBHAI,PRAJAPATI JOITABHAI NATHABHAI,PRAJAPATI MADUBEN JOITABHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
1953	CA/2147/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	GOPALBHAI KHEMABHAI PRAJAPATI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE
1954	CA/2148/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PATEL VINABEN WD/O CHIMANBHAI PUNJABHAI,MINOR NAITIKKUMAR CHIMANLAL PATEL,PATEL PUNJABHAI VIRABHAI,PATEL SANTOKBEN PUNJABHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1955	CA/2149/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	RAKESHBHAI PUNJABHAI PRAJAPATI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE
1956	CA/2151/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PRAJAPATI JASHIBEN WD/O BHIKHABHAI RAMABHAI,MINOR MEHULKUMAR BHIKHABHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE
1957	CA/2152/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	SHANKARBHAI DAYDABHAI LAVARIYA,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR R.K.MANSURI
1958	CA/2153/2019	11/09/2020	ILISHBHAI BABUBHAI GAMIT,	MR.HIREN M MODI	VIJAYBHAI RUMSING@ RUMJI VASAVA,VECHIYABHAI SEVLABHAI VASAVA,CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
1959	CA/2154/2019	08/08/2019	THAKOR MATHURJI SALUJI,THAKOR SARTANJI CHATURJI SALUJI,THAKOR LANKABEN JALAJI,THAKOR JIVIBEN JALAJI,THAKOR LALAJI JALAJI,THAKOR SAMIBEN JALAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
1960	CA/2155/2019	08/08/2019	THAKOR DIVABEN VELAJI (DIED),THAKOR GANGABEN VELAJI,THAKOR JYANTIJI VELAJI,THAKOR UDARJIJI VELAJI,THAKOR AMRUTJI VELAJI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
1961	CA/2157/2019	25/09/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	MEENABEN KIRIT CHHEDA,BHAVINI KIRIT CHHEDA,HEMKUNVARBEN HIRALAL POLARA,HIRALAL KUVARJI POLARA,HITESH HIRALAL POLARA,DALJEETSINGH INDERSINGH CHABAL	RULE SERVED,MR. HEMAL SHAH
1962	CA/2158/2019	23/09/2019	JITENDRA THAKORBHAI PATEL,	MR.KARNA H DHOMSE	RIPAL ALIAS RESHMA JITENDRA PATEL,	RULE SERVED
1963	CA/2160/2019	15/10/2019	SHILPABEN THAKORBHAI SOLANKI,	MR AMRISH K PANDYA	KETANKUMAR HASMUKHLAL CONTRACTOR,	RULE SERVED
1964	CA/2161/2019	17/12/2020	THE NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	ARVINDKUMAR SHANTILAL DOSHI,JYOTIKABEN ARVINDKUMAR DOSHI,BABUBHAI RAMABHAI BHOI,PUNJABHAI SOMABHAI BARIA	RULE SERVED,UNSERVED EXPIRED (R),MUHAMMADYUSUF M KHARADI
1965	CA/2162/2019	15/10/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	BHAVINI ASHOKBHAI SOMAIYA (THACKER),JAYSHREEBEN PREMJIBHAI THACKER	RULE SERVED
1966	CA/2163/2019	29/01/2020	REKHABEN KIRANKUMAR PATEL,SAGAR KIRANKUMAR PATEL,RAHUL KIRANKUMAR PATEL	HL PATEL ADVOCATES	KIRANKUMAR JAYANTIBHAI PATEL,YOGESHKUMAR R. PATEL,ORIENTAL INSURANCE CO. LTD	UNSERVED EXPIRED (R),DECEASED LITIGANT,MR VC THOMAS
1967	CA/2164/2019	29/01/2020	RAHUL KIRANKUMAR PATEL,	HL PATEL ADVOCATES	KIRANKUMAR JAYANTIBHAI PATEL,YOGESHKUMAR R. PATEL,ORIENTAL INSURANCE CO. LTD	,UNSERVED EXPIRED (R),MR VC THOMAS
1968	CA/2165/2019	29/01/2020	REKHABEN KIRANKUMAR PATEL,	HL PATEL ADVOCATES	KIRANKUMAR JAYANTIBHAI PATEL,YOGESHKUMAR R. PATEL,ORIENTAL INSURANCE CO. LTD	,UNSERVED EXPIRED (R),MR VC THOMAS
1969	CA/2166/2019	29/01/2020	JIGNYABEN DIPAKBHAI PATEL,	HL PATEL ADVOCATES	KIRANKUMAR JAYANTIBHAI PATEL,YOGESHKUMAR R. PATEL,ORIENTAL INSURANCE CO. LTD	UNSERVED EXPIRED (R),DECEASED LITIGANT,MR VC THOMAS
1970	CA/2167/2019	09/10/2019	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MAKWANA SHANTBEN TOKARBHAI(W/O DECEASED TOKARBHAI GANESHBHAI),MAKWANA ARVINDBHAI TOKARBHAI,PATEL KANTILAL NATVARLAL,BHARATKUMAR CHATURDAS PATEL,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD,DIRECTOR GENERAL	,GOVERNMENT PLEADER,RULE UNSERVED,MR JM BAROT

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1971	CA/2168/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PRAJAPATI KHEMABHAI LALABHAI,PRAJAPATI CHANCHIBEN KHEMABHAI,MINOR NILESHKUMAR KHEMABHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE
1972	CA/2174/2019	30/09/2019	NAYNABEN W/O DARPANKUMAR DESAI D/O MAHESHBHAI SOLANKI,	MR MANTHAN K BHATT	DARPANKUMAR JASHBHAI DESAI,	MR SUBRAMANIAM IYER
1973	CA/2175/2019	09/10/2019	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MANSUKHLAL SHAMJIBHAI SAVALIYA,MALDEBHAI R. RAVALIYA,PRAVINBHAI NATHABHAI KANANI	RULE SERVED,UNSERVED EXPIRED (R),(MR SANDEEP N BHATT)
1974	CA/2176/2019	09/10/2019	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHANABHAI KARSHANBHAI SORATHIYA,MALDEBHAI R. RAVALIYA,PRAVINBHAI NATHABHAI KANANI	RULE SERVED,UNSERVED EXPIRED (R),MR. HEMAL SHAH
1975	CA/2178/2019	22/09/2020	GUJARAT ROAD TRANPSPORT CORPORATION,	MR HS MUNSHAW	SAJANBEN DINESHBHAI CHAUHAN,MINOR BHAVNABEN DINESHBHAI CHAUHAN,MANEKBEN CHHOTABHAI CHAUHAN	RULE SERVED
1976	CA/2179/2019	15/10/2019	KIRAJI KARMIJI RABARI,	HCLS COMMITTEE,D H BHARWAD	BHAVNABEN D/O KARNAJI JIVAJI RABARI,	MR TUSHAR CHAUDHARY
1977	CA/2180/2019	10/02/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	PARSOTTAMBHAI SAVJIBHAI PATEL,BANSILAL S/O KUNDANLAL THAKORE	RULE UNSERVED,MR R.K.MANSURI
1978	CA/2181/2019	04/02/2020	THE UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	MENABEN HEMRAJBHAI SOLANKI,SAHIL HEMRAJBHAI SOLANKI,DIVYA HEMRAJBHAI SOLANKI,VISHWAS HEMRAJBHAI SOLANKI,PARBATBHAI AEBHABHAI SOLANKI,VIKRAMBHAI BHIMSHIBHAI CHANDERA,JAYABEN PARBATBHAI SOLANKI	RULE SERVED,UNSERVED EXPIRED (R)
1979	CA/2182/2019	17/10/2019	REGIONAL DIRECTOR,	MS HINA DESAI	AMARSINHJI MILLS,	MR PS GOGIA
1980	CA/2183/2019	29/08/2019	USHABEN W/O PREMJIBHAI JETHABHAI,	HCLS COMMITTEE,MR.DEVENDRA H PANDYA	PREMJIBHAI JETHABHAI PARMAR,	
1981	CA/2186/2019	06/08/2019	K G PATEL,	MR JIGAR P RAVAL	VADODARA DISTRICT PANCHAYAT,VADODARA DISTRICT PANCHAYAT	
1982	CA/2187/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PATEL KANKUBEN KESHABHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR SUNIL B PARIKH
1983	CA/2190/2019	29/01/2020	UNITED INDIA INSURANCE CO.LTD,	(MR MAULIK J SHELAT)	PRAJAPATI NATHABHAI JOITABHAI,PRAJAPATI MANIBEN NATHABHAI,SANGITABEN WD/O HARESHBHAI NATHABHAI,KESHUBHAI BHERAJI MENA,VARDHICHAND DEVILAL KHATIK,NEW INDIA INSURANCE COMPANY LTD,RAKESHBHAI NANJIBHAI GAMETI	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MANISH J PATEL,MR RITESH B DAVE
1984	CA/2194/2019	20/02/2020	RAMSINH NARSINGH AMLIYAR,RATNIBEN RAMSINH AMLIYAR	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES
1985	CA/2195/2019	20/02/2020	PRAVINBHAI SOMABHAI NAYAK,	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES
1986	CA/2196/2019	20/02/2020	LALABHAI SOMABHAI NAYAK,	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES
1987	CA/2197/2019	20/02/2020	MAKHABHAI PUNJABHAI DAMOR,VALAMBEN MAKHABHAI DAMOR	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES
1988	CA/2198/2019	20/02/2020	SOMABHAI KADVABHAI NAYAK(GALABHAI),	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES

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1989	CA/2199/2019	20/02/2020	SITABEN NANDUBHAI NAYAK,MINOR MADHIBEN NANDUBHAI NAYAK,MINOR BHALABHAI NANDUBHAI NAYAK,MINOR SRUTIBEN NANDUBHAI NAYAK,MINOR SANJAY NANDUBHAI NAYAK	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES
1990	CA/2200/2019	20/02/2020	RAMESHKUMAR RAMSINH AMLIYAR,	KRUSHITA D DAVE	PATHAN AMINKHAN YUSUFKHAN,SURESHKUMAR MOHANLAL LUHANA,NEW INDIA INSURANCE CO LTD	MR SUNIL B PARIKH,HL PATEL ADVOCATES
1991	CA/2201/2019	18/11/2019	BABUBHAI GOKALBHAI SATODIYA,	MR SATYAM Y CHHAYA	MAGANBHAI RAVJIBHAI DEVANI,	VMP LEGAL
1992	CA/2202/2019	30/01/2020	VADODARA MUNICIPAL CORPORATION,	MR SS ACHARYA	MOMINABEN MALBULBHAI GHANIVALA,RAMIZ MAKBULBHAI GHANIVALA,MINOR ADIP MAKBULBHAI GHANIVALA THROUGH GUARDIAN NO 1,GAFARBHAI AADAMBHAI GHANIWAL,HAWABEN GAFARBHAI GHANIWALA,STATE OF GUJARAT	GOVERNMENT PLEADER,RULE SERVED,UNSERVED EXPIRED (R)
1993	CA/2203/2019	14/11/2019	HASMUKHBHAI KANTILAL PATEL,HARISHKUMAR KANTILAL PATEL,KAMLESHBHAI KANTILAL PATEL	MR DIPAK R DAVE	LHR OF SAVITABEN KANTILAL PATEL KOKILABEN KANTILAL PATEL,NATWARBHAI RAMDAS PATEL,SAILESHBAHI NATWARBHAI PATEL,PARESHBAHI NATWARBHAI PATEL,BALDEVBHAI PRAHLADBHAI PATEL	REFUSED SERVED (N)(10),MR UI VYAS
1994	CA/2204/2019	15/10/2019	THAKORBHAI NARANJI TANDEL,	MR ARPIT P PATEL	URMILABEN W/O THAKORBHAI TANDEL AND D/O KALYANJI TANDEL,	SUNILSINH J CHAUHAN
1995	CA/2205/2019	20/11/2019	REGIONAL DIRECTOR,	MR SHASHIKANT S GADE	SANTOSH TYRES PVT LTD,	MR PREMAL S RACHH
1996	CA/2206/2019	26/11/2019	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR	GOVERNMENT PLEADER	PUSHPABEN LILCHANDBHAI MEHTA,KISHORBHAI LILCHANDBHAI MEHTA,MANISHBHAI LILCHANDBHAI MEHTA,MINABEN LILCHANDBHAI MEHTA,NITABEN LILCHANDBHAI MEHTA,HITESHBHAI LILCHANDBHAI MEHTA	RULE SERVED,MR JA ADESHRA
1997	CA/2207/2019	10/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HAMESH C NAIDU	NITABEN ISHWARBHAI PATEL,HINABEN ISHWARBHAI PATEL,TRUSHABEN ISHWARBHAI PATEL,PRAGNESHKUMAR ISHWARBHAI PATEL,KANTIBHAI KANUBHAI BHARVAD,HIRALAL SUKHALAL CHAMPAVAT,UNITED INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
1998	CA/2209/2019	18/09/2019	FOOD CORPORATION OF INDIA,	MS TEJAL A VASHI	NEW JANTA TRANSPORT COMPANY,	
1999	CA/2211/2019	20/09/2019	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	SIKANDARBHAI CHHITUBHAI SOLANKI,SATISHBHAI ASHOKBHAI TADVI,ASHOKBHAI L. TADVI	RULE SERVED
2000	CA/2212/2019	01/10/2019	PATEL SHANTILAL PUNJIRAMBHAI,	MR ARPIT P PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER, O.N.G.C.	RULE SERVED,MR AJAY R MEHTA
2001	CA/2215/2019	09/09/2019	ABHUBHAI DALSANGBHAI CHAUDHARI,	MR R G CHAUDHARY	PRINCIPAL, SURESHBHAI S. PATEL,DISTRICT EDUCATION OFFICER AHMEDABAD CITY REVABHAI C. PATEL,THE JOINT DIRECTOR OF EDUCATION (SECONDARY), HIRABHAI N CHAVDA	
2002	CA/2216/2019	24/09/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD THRU EXECUTIVE ENGINEER,GUJARAT WATER INFRASTRUCTURE CO. LTD	MR DG CHAUHAN,RONAK D CHAUHAN	STATE OF GUJARAT,JAGDISHBHAI DAHYABHAI BOGHANI,LALITLKUMAR DAHYABHAI BOGHANI	,RULE SERVED
2003	CA/2217/2019	06/01/2020	KAMLABEN VIRABHAI SOLANKI,DAKSHABEN VIRABHAI SOLANKI,ARUNABEN VIRABHAI SOLANKI,MINOR PARULBEN VIRABHAI SOLANKI,MINOR KALPESH VIRABHAI SOLANKI	NISHIT A BHALODI	AJAYKUMAR MANILAL PATEL,NEW INDIA INSURANCE CO LTD	RULE SERVED
2004	CA/2218/2019	06/01/2020	FALGUNIBEN NARESHBHAI KAKKAD,DAYABEN PRATAPBHAI KAKKAD,PRATAPBHAI HARJIVANBHAI KAKKAD,MINOR DHRUVI NARESHBHAI KAKKAD,MINOR BRINDA NARESHBHAI KAKKAD	NISHIT A BHALODI	RATANLAL JETHMAL CHOPRA,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,MR SUNIL B PARIKH
2005	CA/2220/2019	11/09/2020	GAJRABA MAHENDRASINH ZALA,HANSABA MAHENDRASINH ZALA,KOMALBA MAHENDRASINH ZALA,MAHIPATSINH MAHENDRASINH ZALA,SAJANBA RANUBHA ZALA	NISHIT A BHALODI	GELABHAI TEJABHAI HADANI,TEJABHAI MOHANBHAI HADANI,NEW INDIA INSURANCE CO LTD,DHANJIBHAI NANJIBHAI DORIYA	RULE SERVED,MR SANDIP C SHAH
2006	CA/2221/2019	23/08/2019	GOVIND ARJAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2007	CA/2222/2019	23/08/2019	KANA HIRA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2008	CA/2223/2019	23/08/2019	KARSAN NATHU,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2009	CA/2224/2019	23/08/2019	LAKHMAN PUNJA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2010	CA/2225/2019	23/08/2019	MOKA PUNJA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2011	CA/2226/2019	23/08/2019	BHAGA PUNJA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2012	CA/2227/2019	24/09/2019	RAMESHBHAI MANORBHAI PATEL,	MR VAIBHAV N SHETH	RAYJIBHAI CHUNTHAJI BARIYA,PATEL INDIRABEN AMBALAL,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED
2013	CA/2228/2019	06/01/2020	RITABEN JALAMJI THAKOR,	NISHIT A BHALODI	VIKIRBHAI MULJIBHAI PATEL,NEW INDIA INSURANCE CO. LTD,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR TANMAY B KARIA
2014	CA/2229/2019	14/10/2019	LH OF RATILAL MAKANJI,PATEL LILABEN RATILAL BHATT (DIED ON RECORD),RANJANBEN (KUNJAN) RATILAL BHATT (DIED ON RECORD),MAHESH RATILAL BHATT (DIED ON RECORD),BHANUBEN RATILAL BHATT (DIED ON RECORD),KUNDANBEN RATILAL BHATT,PRAVIN RATILAL BHATT (DIED ON RECORD),ATUL RATILAL BHATT (DIED ON RECORD),DHARMENDRAKUMAR VINODRAI,LALITKUMAR VINODRAI,REKHABEN VINODRAI	MR SANJAY M AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
2015	CA/2230/2019	30/08/2019	BUDHABHAI PUNJABHAI MAKWANA,RAMILABEN DAUGHTER OF PUNJABHAI AND WIFE OF RAMSANGBHAI,KOKILABEN WIDOW OF PRABHAITBHAI PUNJABHAI,KALPESHBHAI PRABHATBHAI MAKWANA,SAROJBEN D/O PRABHATBHAI and W/O RAMESHBHAI,BHAVNABEN D/O PRABHATBHAIand W/O ARJUNBHAI,RAJUBHAI MAFATBHAI PUNJABHAI MAKWANA	MR MM TIRMIZI,MR MEET G RAVAL	MACRO POLYMERS PV LTD THRU AUTHORIZED OFFICER AVANISH ROHITBHAI NAGORI,BHUPATBHAI KALAJI THAKOR,RAMANJI KALAJI THAKOR,POPATJI KALAJI THAKOR,GOVINDJI KALAJI THAKOR,DASHRATHJI KALAJI THAKOR,MOGHIBEN D/O GANDAJI W/O CHAMANJI,LEELABEN WIDOW OF KANTIJI RAJAJI,HIRABEN DAUGHTEROF KANTIJI THAKOR,MENABEN DAUGHTEROF KANTIJI THAKOR,REKHABEN DAUGHTEROF KANTIJI THAKOR,KAILASHBEN DAUGHTEROF KANTIJI THAKOR,ASHABEN DAUGHTER OF KANTIJI RAJAJI,AMBARAMBHAI RAJABHAI THAKOR,BHATHIBHAI RAJABHAI THAKOR,SAJANBEN WD/O OF DECEASED PRATAPBHAI CHIKABHAI,AMBARAMBHAI PRATAPBHAI THAKORE,BABUBHAI PRATAPBHAI THAKORE,RAMESHBHAI PRATAPBHAI THAKORE,LEELABEN WIDOW OF PRABHATBHAI CHIKABHAI,SHANTABEN WIDOW OF ATMARAMBHAI CHIKABHAI,SHANKARBHAI ATMARAM @ SHAKARABHAI ATMARAM THAKORE,BALUJI ATMARAMBHAI THAKOR,SANKABHAI KARSHANBHAI DESAI,TAPASVI ARVINDBHAI,SANTOKHBEN ARVINDBHAI PATEL,ARUNKUMAR PRATAPSINH SHETH,l/h of deceased kalubhai becharbhai,L/H OF KANTIJI RAJAJI,L/H OF DECEASED PRATAPBHAI CHIKABHAI,L/H OF DECEASED PRATAPBAHI CHIKABHAI THAKORE	,NOTICE SERVED BY DS,NOTICE UNSERVED,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR YATIN SONI,MR AFTABHUSEN ANSARI
2016	CA/2231/2019	15/10/2019	LH OF MUKESHBHAI HIRADASBHAI GONDALIYA,ANJANABEN MUKESHBHAI GONDALIYA,JAGRUTIBEN MUKESHBHAI GONDALIYA,DHAVAL MUKESHBHAI GONDALIYA,HIRADAS MOHANDAS GOJNDALIYA	MR VISHAL C MEHTA	ADD DIR (FW) COM OF HEALTH AND MEDI S,NEW INDIA ASSURANCE CO LTD,VIRAMBHAI OGHADBHAI ODEDARA,ORIENTAL INSURANCE CO LTD	RULE SERVED,MR HARDIK P MEHTA
2017	CA/2232/2019	23/08/2019	JAGMAL PUNJA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2018	CA/2235/2019	23/08/2019	KANA NATHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2019	CA/2236/2019	06/03/2020	SHARDABEN D/O OF DECEASED CHHITABHAI MULJIBHAI NOW DECEASED THRU HER HEIRS AND L/R,KALPANABEN RATILAL PATEL D/O DECEASED SHARDABEN,MAYURBHAI RATILAL PATEL S/O DECEASED SHARDABEN,KETANBHAI RATILAL PATEL S/O DECEASED SHARDABEN	MR KM PARIKH,KULDEEP K ADESARA	MAGANBHAI JESANGBHAI PATEL NOW DECEASED THRU HIS HEIRS AND L/R,AMBALAL JESANGBHAI PATEL NOW DECEASED THRU HIS HEIRS AND L/R,PANKAJBHAI SURESHCHANDRA JAISWAL,SUDHABEN MAGANBHAI PATEL WD/O DECEASED MAGANBHAI JESANGBHAI PATEL,DINESHBHAI MAGANBHAI PATEL S/O DECEASED MAGANBHAI JESANGBHAI PATEL,DIPIKABEN D/O DECEASED AMBALAL JESANGBHAI PATEL W/O RAKESHBHAI BHUPENDRABHAI PATEL,MANISHABEN D/O DECEASED AMBALAL JESANGBHAI PATEL	,RULE SERVED,UNSERVED EXPIRED (R)
2020	CA/2240/2019	09/12/2019	THE NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	HARESH LALJI PARASIYA,BHAVNABEN HARESH PARASIYA,DHANJI LALJI PATEL,GANGDAS SOMJI PATEL,BHARAT JETHALAL DHOLU,NARAYAN D. NANDVANI	RULE SERVED,RULE UNSERVED
2021	CA/2241/2019	01/10/2019	RADHABEN W/O DECD PADMAJI CHAMNAJI BHATI,BHANWARBHAI PADMAJI BHATI,ARJUNBHAI PADMAJI BHATI,HARIBHAI PADMAJI BHATI	MR H M SHAH	TRANSPORT MANAGER GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED
2022	CA/2242/2019	05/12/2019	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	RAKHUBEN W/O KARSHANBHAI BHOLA,MINOR PURVABEN KARSHANBHAI BHOLA,RAMBHAI MULABHAI BHOLA,RANIBEN W/O RAMBHAI BHOLA,KOLI DINESHBHAI BHAGWANBHAI BARIYA,AHER VARJANGBHAI HAMIRBHAI BARAD	NOTICE SERVED BY DS,NISHIT A BHALODI
2023	CA/2243/2019	25/09/2019	BHIKHABHAI KESHAVLAL MEVADA,	MS. PAYAL M TUVAR	KUNVARBEN PUNJABHAI PARMAR,THE ORIENTAL INSURANCE COMPANY LTD,KAUSHARALI MOMJIBHAI AGHARIYA	RULE SERVED
2024	CA/2244/2019	21/08/2019	MUKESH MAHESHWAR SHUKLA(EXPIRED) THRU L/H,NISHABEN MUKESH SHUKLA, WIFE,DHARA MUKESH SHUKLA, DAUGHTER MARRIED,KOMAL MUKESH SHUKLA, DAUGHTER MARRIED,BHARGAV MUKESH SHUKLA, SON	,MR TR MISHRA	GUJARAT ELELCTRICITY BOARD,	
2025	CA/2245/2019	12/02/2020	R A KAPOOR TRASNPORT LIMITED THROUGH MANAGER KHAYALICHANDRA PRAYAGDUTT BHATT,	MR SUBRAMANIAM IYER	ASHA RAMCHANDRA YADAV,THE ORIENTAL INSURANCE CO. LIMITED	RULE SERVED,MR HARDIK P MEHTA
2026	CA/2246/2019	13/02/2020	CHANDULAL LAXMANBHAI PAGDA,	MR.HIREN M MODI	VASANTBHAI RAMJIBHAI GAMIT,YOGESHBHAI HARIBHAI PARMAR,THE NEW INDIA ASSURANCE CO. LTD	MR SUNIL B PARIKH,MR GAJENDRA P BAGHEL
2027	CA/2247/2019	23/08/2019	MOKA NATHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2028	CA/2249/2019	23/08/2019	LAKHMAN NATHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2029	CA/2250/2019	23/08/2019	NARAN NATHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2030	CA/2251/2019	23/08/2019	RAMA PARBAT,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2031	CA/2252/2019	23/08/2019	KALA HADA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2032	CA/2254/2019	23/08/2019	BHURA LAKHMAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2033	CA/2255/2019	23/08/2019	RUGA NATHU,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2034	CA/2256/2019	23/08/2019	BAVA KARSAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2035	CA/2257/2019	01/10/2019	VIJAYABEN MANSUKHBHAI RAMANI,SANJAYBHAI MANSUKHBHAI RAMANI,VIPULBHAI MANSUKHBHAI RAMANI	MR S M SOJATWALA,MR MITUL J ACHARYA	BHARATBHAI KHODABHAI BOGHARA,CHOLAMANDALAM M.S. GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED

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2036	CA/2258/2019	17/09/2019	DISTRICT DEVELOPMENT OFFICER ANDEX OFFICIO CHAIRMAN,TALUKA DEVELOPMENT OFFICER	MR HS MUNSHAW	PRAVINKUMAR KANTILAL DAVE,JOINT.SECRETARY (INQUIRY)	RULE SERVED BY DS
2037	CA/2259/2019	23/08/2019	BOGHA KARSAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2038	CA/2260/2019	23/08/2019	MASA MEGHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2039	CA/2262/2019	29/08/2019	MANJULABEN GOVINDBHAI W/D OF JAYANTILAL JIVABHAI JOSHI,KASTUBEN GOVINDJI	MR DIPAL R RAVAIYA	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,DHANBAIBEN WD/O GOVINDBHAI KANJIBHAI (SINCE DECEASED),SANNTUBEN GOVINDJI W/D JASHWANT RAI GOVINDBHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2040	CA/2263/2019	04/02/2020	SWARUPJI KHENGARJI PIR ALIAS DADA KHENGARJI PIR,	MR NILESH M SHAH	ABDULLA URAS JAT,MINOR SOYEL ABDULLA URAS JAT,IFFCO TOKIO GENERAL INS. CO. LTD,ISMAIL ISHA JAT,SHRIRAM GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI,MS JEMINI S PATEL
2041	CA/2267/2019	14/10/2019	UNITED INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SUNILKUMAR KANUBHAI ALIAS KANAIYALAL MOCHI (SOLANKI),ATULKUMAR KANUBHAI ALIAS KANAIYALAL MOCHI(SOLANKI)	RULE SERVED
2042	CA/2268/2019	01/10/2019	UMADEVI RAJNEESH CHANDRA PANDEY,ANJUDEVI RAJNEESH CHANDRA PANDEY,SHIVAM RAJNESSH CHANDRA PANDEY,VANDANA RAJNEESH CHANDRA PANDY,RANJANA RAJNEESH CHANDRA PANDEY,RAMSHARAN RAMVILASH PANDEY,NARAYANDEVI RAMSHANRAN PANDEY	MR MOHSIN M HAKIM	SAJJANSINH ABHESINH RATHOD,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,RULE SERVED
2043	CA/2269/2019	24/02/2020	MAITRI CHETANKUMAR SARAIYA,EKTA CHETANKUMAR SARAIYA	MR. SABIR B SAIYYAD	RAJIV MURARILAL BHALLA,THE NEW INDIA ASSURANCE COMPANY LTD,AJITSING S/O HARNAMSING,UNITED INDIA INSURANCE CO LIMITED	RULE SERVED,RULE UNSERVED
2044	CA/2270/2019	14/10/2019	KUSH RAMCHANDRA DOCTOR,	MR MOHSIN M HAKIM	GHANSHYAM JASHBHAI PATEL,PRAVINBHAI BHULABHAI MORSIYA,NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED
2045	CA/2271/2019	24/09/2019	PRADIPBHAI MULJIBHAI KHUMAN,	MR. SABIR B SAIYYAD	KAMLESHBHAI CHANDUBHAI PATEL,MAHESH DHURABHAI PATEL,THE ORIENTAL INSURANCE CO LTD	RULE SERVED
2046	CA/2272/2019	21/10/2019	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LIMITED AHMEDABAD,	MR VIBHUTI NANAVATI	SANJAYBHAI M TOLIYA,KUSUMBEN MANUBHAI SOLANKI,KISHOREBHAI MANUBHAI SOLANKI,NAYNABEN MANUBHAI SOLANKI	RULE SERVED
2047	CA/2276/2019	22/01/2020	RAMESHBHAI DALABHAI CHAVADA,	NEEL B DAVE	DESAI VIJAYKUMAR KANJIBHAI,PATEL NAGINBHAI KANJIBHAI,TATA AIG GENERAL INSURANCE COMPANY LTD	RULE SERVED,MS KIRTI S PATHAK
2048	CA/2281/2019	25/11/2019	IDRIS IQBAL HUSEIN,JUBER IQBAL HUSEIN,TALHABHAI IQBAL HUSEIN	(MR SK BUKHARI)	SHAIKH MOHAMMED HANIF MOHAMMADMIYA,YASIN ABDULKARIM MALEK,THE ORIENTAL INSURANCE COMPANY LIMITED	RULE SERVED
2049	CA/2283/2019	11/09/2020	SHILABEN NAVINBHAI SHAMJIBHAI CHAUDHARI,MINOR YUKTIBEN ALIAS TIKUBEN NAVINBHAI CHAUDHARI,MINOR MANKUMAR ALIAS MONU NAVINBHAI CHAUDHARI	MR.HIREN M MODI	JASVANTBHAI RAMJIBHAI GAMIT,MAHESHBHAI MAGANBHAI PATEL,THE ORIENTAL INSURANCE CO.	RULE SERVED,MR RITURAJ M MEENA
2050	CA/2284/2019	20/11/2019	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MS HINA DESAI	PARAGON PAINT PRODUCTS,	RULE SERVED
2051	CA/2286/2019	18/09/2020	PRUTHVISINH SHANKARJI CHAUHAN,DAHYABHAI BHIKHABHAI PATEL	MR.HIREN M MODI	PATEL JAGABHAI ALIAS JAGDISHBHAI DHULABHAI,PATEL SUREKHABEN JAGABHAI,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED,MR TANMAY B KARIA
2052	CA/2287/2019	10/01/2020	PRUTHVISINH SHANKARJI CHAUHAN,DAHYABHAI BHIKHABHAI PATEL	MR.HIREN M MODI	PATEL NARESH ALIAS NAROTTAMBHAI JAYANTIBHAI,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED,MR TANMAY B KARIA
2053	CA/2288/2019	14/10/2019	PRUTHVISINH SHANKARJI CHAUHAN,DAHYABHAI BHIKHABHAI PATEL	MR.HIREN M MODI	PATEL LAXMANBHAI GIRDHARBHAI,PATEL MADHUBEN LAXMANBHAI,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED
2054	CA/2290/2019	09/10/2019	GEETABEN W/O PANAKAJBHAI MISTRY (SUTHAR) L.H. OF DECD. PANKAJBHAI KHODIDAS MISTRY (SUTHAR),SANDIPKUMAR PANKAJBHAI MISTRY (SUTHAR),CHIRAGKUMAR PANKAJBHAI MISTRY (SUTHAR),VIMLABEN KHODIDAS MISTRY (SUTHAR)	MR. YOGENDRA THAKORE	RAGHUVEERSINH AMARSINH VALA,HARENDRA MOHANLAL KARIYA,THE UNITED INDIA INSURANCE COMPANY LTD.,	,NOTICE SERVED,(MR MAULIK J SHELAT)

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2055	CA/2293/2019	24/09/2019	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	HANSABEN WD/O DASHRATHKUMAR RAMESHBHAI,ANKIT DASHRATHKUMAR PATEL,RAMESHBHAI MANSUKHBHAI PATEL,SHAKARIBEN RAMESHBHAI PATEL,GANPATBHAI SUNDARLAL LUHANA,BAJAJ ALLIANZ GENERAL INS CO LTD,RAMESHBHAI SOMABHAI BARIA	RULE NOT RECD BACK,RULE SERVED,(CHETANKUMAR K SHAH)
2056	CA/2296/2019	04/09/2019	MAHENDRASINH NAVBHA PARMAR SINCE DECD THROUGH LHR,KANCHANBA MAHENDRADISINH NAVUBHAI PARMAR W/O MAHENDRADISINH NAVUBHAI PARMAR,BHARTIBA MAHENDRADISINH NAVUBHAI PARMAR D/O MAHENDRADISINH NAVUBHAI PARMAR,PRUTHVIRAJSINH MAHENDRADISINH NAVUBHAI PARMAR S/O MAHENDRADISINH NAVUBHAI PARMAR	(MR NIRZAR S DESAI)	SUKHDEVSINH NAVUBHA PARMAR S/O NAVUBHA PARMAR,GAJARABA NAVUBHA PARMAR D/O NAVUBHA PARMAR,VASANTBA NAVUBHA PARMAR W/O NAVUBHA PARMAR	
2057	CA/2300/2019	01/10/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SUMRA ISUBBHAI JUSUFBHAI,LH OF OWNER OF JEEP NO GJ 07 H 2242,RAMILABEN ARVINDBHAI PARMAR,AARTIBEN ARVINDBHAI PARMAR,PRIYANKABEN ARVINDBHAI PARMAR,VIKASKUMAR (MINOR) ARVINDBHAI PARMAR,HIRALBEN (MINOR) ARVINDBHAI PARMAR,PARSHOTTAMBHAI JIVABHAI PARMAR,BAKULABEN PARSHOTTAMBHAI PARMAR	,RULE SERVED
2058	CA/2301/2019	01/10/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	VALIBHAI SULEMANBHAI SUMRA,AMINBHAI VALIBHAI SUMRA,LH OF OWNER OF JEEP NO GJ 07 H 2242,RAMILABEN ARVINDBHAI PARMAR,AARTIBEN ARVINDBHAI PARMAR,PRIYANKABEN ARVINDBHAI PARMAR,VIKASKUMAR (MINOR) ARVINDBHAI PARMAR,HIRALBEN (MINOR) ARVINDBHAI PARMAR,PARSHOTTAMBHAI JIVABHAI PARMAR,BAKULABEN PARSHOTTAMBHAI PARMAR	RULE SERVED,DECEASED LITIGANT,MR SHAILESH M AHIR
2059	CA/2304/2019	01/10/2019	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SUMRA ABDULBHAI ALIAS KARIMBHAI JUSUFBHAI,LH OF OWNER OF JEEP NO GJ 07 H 2242,RAMILABEN ARVINDBHAI PARMAR,AARTIBEN ARVINDBHAI PARMAR,PRIYANKABEN ARVINDBHAI PARMAR,VIKASKUMAR (MINOR) ARVINDBHAI PARMAR,HIRALBEN (MINOR) ARVINDBHAI PARMAR,PARSHOTTAMBHAI JIVABHAI PARMAR,BAKULABEN PARSHOTTAMBHAI PARMAR	,RULE SERVED,MR SHAILESH M AHIR
2060	CA/2307/2019	29/08/2019	STATE OF GUJARAT,COMMISSIONER OF TRANSPORT,ASSISTANT REGIONAL TRANSPORT OFFICER	GOVERNMENT PLEADER	DHAVALKUMAR RAVJIBHAI PRAJAPATI,	MR. JIT P PATEL
2061	CA/2308/2019	04/09/2019	CHIMANBHAI DAHYA PARMAR,	DIPTESH R BRAHMBHATT	ZALA CHANDRIKABEN RAMSINH,ZALA VIKRAMSINH RAMSINH,DAHYABHAI JETHABHAI SODHA BARAIYA	REFUSED SERVED (R)(70)
2062	CA/2309/2019	04/09/2019	CHIMANBHAI DAHYA PARMAR,	DIPTESH R BRAHMBHATT	ZALA SANGEETABEN PRAVINBHAI,ZALA BALVANTBHAI GAMABHAI,ZALA AANANDBEN GAMABHAI,DAHYABHAI JETHABHAI SODHA BARAIYA	REFUSED SERVED (R)(70)
2063	CA/2310/2019	04/09/2019	CHIMANBHAI DAHYA PARMAR,	DIPTESH R BRAHMBHATT	ZALA DASHRATHSINH RANJITSINH,DAHYABHAI JETHABHAI SODHA BARAIYA	REFUSED SERVED (R)(70)
2064	CA/2311/2019	22/08/2019	STATE OF GUJARAT,SECRETARY	GOVERNMENT PLEADER	GIRISHKUMAR BABULAL BAROT,	
2065	CA/2315/2019	10/01/2020	AJAYKUMAR KAJUBHAI MINAMA,	(CHETANKUMAR K SHAH)	BHAGVANBHAI CHHAGANBHAI GARI,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
2066	CA/2316/2019	04/11/2020	MAHESHBHAI TAPUBHAI,DEVABHAI HAMIRBHAI	MR AB GATESHANIYA	LABHUBHAI POPATBHAI,SHRIRAM GENERAL INSURANCE CO. LTD	RULE SERVED
2067	CA/2317/2019	10/01/2020	MAHESHBHAI TAPUBHAI,DEVABHAI HAMIRBHAI	MR AB GATESHANIYA	NANJIBHAI RANCHHODBHAI,SHRIRAM GENERAL INSURANCE CO. LTD	RULE SERVED,MS AMRITA AJMERA
2068	CA/2318/2019	10/01/2020	MAHESHBHAI TAPUBHAI,DEVABHAI HAMIRBHAI	MR AB GATESHANIYA	CHETAN RAMESHBHAI @ RAMUBHAI,SHRIRAM GENERAL INSURANCE CO. LTD	RULE SERVED,MS AMRITA AJMERA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2069	CA/2319/2019	10/01/2020	MAHESHBHAI TAPUBHAI,DEVABHAI HAMIRBHAI	MR AB GATESHANIYA	L/H OF DECEASED VALUBHAI @ VALJIBHAI POPATBHAI,SHRIRAM GENERAL INSURANCE CO. LTD,KANTABEN VALUBHAI ALIAS VITHHALBHAI,RANJIT VALUBHAI ALIAS VITHHALBHAI,BHARAT VALUBHAI ALIAS VITHHALBHAI,SAMUBEN POPATBHAI	,RULE SERVED,MS AMRITA AJMERA
2070	CA/2320/2019	15/10/2019	JATAN CONSTRCUTION PVT LTD,	MR.CHIRAG K SUKHWANI	UNION OF INDIA,M.K. CHITKARA	RULE UNSERVED
2071	CA/2321/2019	21/01/2020	SUBHASHBHAI RAMANLAL PATEL,	(MR NIKHIL S KARIEL)	STATE OF GUJARAT,PRINCIPAL DISTRICT JUDGE,MOHAMAD SHAKIL AHMED SHEIKH	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,LAW OFFICER BRANCH,MR HEMANG M SHAH
2072	CA/2323/2019	10/10/2019	HINDUSTAN COCA COLA BEVERAGES PVT LTD,	NANAVATI ASSOCIATES	LEGAL HEIRS OF LATE KESHAVLAL SHAMBHUBHAI SENMA,KETANBHAI PANKAJBHAI SHAH,ADMINISTRATOR, SWD,LABOUR COMMISSIOER,DHULIBEN WD/O KESHAVLAL SHAMBHUBHAI SENMA,GIRISHKUMAR S/O KESHAVLAL SHAMBHUBHAI SENMA,MUKESHKUMAR S/O KESHAVLAL SHAMBHUBHAI SENMA,NARENDRAKUMAR S/O KESHAVLAL SHAMBHUBHAI SENMA	,RULE SERVED,MR UT MISHRA
2073	CA/2324/2019	26/11/2019	RAJENDRAKUMAR MOHANSINH PARMAR,	MR UM SHASTRI	KRISHNABA RAJENDRAKUMAR PARMAR,	MR. MR BUKHARI
2074	CA/2325/2019	11/09/2020	THE NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	SHRENIK HASHMUKHLAL DOSHI,JAGDISH SHOV,MAHIPATSINH JAYENDRASINH JADEJA	,RULE UNSERVED,DHARAMVEERSINH J SOLANKI,MS. JINAL D SOLANKI
2075	CA/2327/2019	16/10/2019	KHUMANBHAI RANCHHODBHAI PATEL,JASHWANTBHAI KHUMANBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER(P AND A.L.A.Q.),STATE OF GUJARAT	,MR KUNAN B NAIK
2076	CA/2328/2019	16/10/2019	IMTIYAZ AHAMMD MUSTAFA SHAIKH,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER(P AND A.L.A.Q.),STATE OF GUJARAT	,MR KUNAN B NAIK
2077	CA/2329/2019	16/10/2019	MOHANBHAI MAGANBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER(P AND A DEPARTMENT),STATE OF GUJARAT	,MR KUNAN B NAIK
2078	CA/2330/2019	26/08/2019	MANDAN SHARDUL,KARSHAN SHARDUL,HIRA SHARDUL,RAYMAL SHARDUL,MENAND SHARDUL	,MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER,RAYMAL SHARDUL	
2079	CA/2331/2019	10/01/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMANBHAI HIRABHAI SOLANKI,SHAKRABHAI BHIKHABHAI MAKVANA,MOHANBHAI BHIKHABHAI MAKVANA	RULE SERVED,(MR PARESH M DARJI)
2080	CA/2332/2019	11/12/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	AMBALAL BHAGUBHAI CHAUHAN,LILABEN AMBALAL CHAUHAN,SHAKRABHAI BHIKHABHAI MAKVANA,MOHANBHAI BHIKHABHAI MAKVANA	RULE SERVED,(MR PARESH M DARJI)
2081	CA/2336/2019	24/01/2020	VELUBHA KALUBHA ZALA,	APPEARANCE DELETED,VIDIT S SHARMA	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ROHAN LAVKUMAR
2082	CA/2338/2019	09/01/2020	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MS HINA DESAI	BAHUCHARAJI BRAS PRODUCTS,	RULE SERVED
2083	CA/2339/2019	13/12/2019	MAHENDRABHAI BABUBHAI BARIA,	MR MOHSIN M HAKIM	JAGDISHKUMAR JAYANTIBHAI VASAVA,KANTIBHAI M VASAVA,ORIENTAL INSURANCE COMPANY LIMITED,MAHEDALI NATHMOHAMMAD RATHOD,GHORI RIYAZMOHAMMAD FAKIRMOHAMMAD,ORIENTAL INSURANCE COMPANY LIMITED	DELETED,RULE SERVED,UNSERVED EXPIRED (R),MR CHIRAYU A MEHTA,MR DAIFRAZ HAVEWALLA
2084	CA/2340/2019	24/09/2019	VARANIYA TILES,	MR HARSHAD K PATEL	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION,	MR.KRUTARTH K PANDYA
2085	CA/2341/2019	24/09/2019	KANTIBHAI HIMMATBHAI BARIA,KOKILABEN KANTIBHAI BARIA	MR MOHSIN M HAKIM	MANSUKHBHAI NATUBHAI PATEL,THE NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR APURVA R KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2086	CA/2343/2019	22/08/2019	RANJITSINH HIMATSINH BIHOLA,	MR ANKIT B PANDYA	K K PANDYA POLICE INSPECTOR,	
2087	CA/2354/2019	20/08/2019	NARENDRASINH BALUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2088	CA/2358/2019	18/10/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BHAVNABEN CHIRAGBHAI SHAH,MINOR DHRUTIBEN CHIRAGBHAI SHAH,GOVINDBHAI RATILAL SHAH,NIRMALABEN GOVINDBHAI SHAH,SARTANBHAI LALLUBHAI NAYAK,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,MR. RAHUL R DHOLAKIA
2089	CA/2359/2019	24/09/2019	SANJAYKUMAR AMRUTBHAI PATEL,	MR.HIREN M MODI	SANJAYKUMAR CHANDUBHAI PATEL,AJITKUMAR CHANDULAL PATEL,IFFCO TOKYO GENERAL INSURANCE CO. LTD,VIJAYKUMAR NARSIBHAI PATEL,PRADIPBHAI BACHUBHAI GOHIL,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
2090	CA/2363/2019	20/08/2019	JADEJA SATRUSALYASINH DILIPSINH,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2091	CA/2366/2019	20/08/2019	JADEJA BALVANTSINH HEMUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2092	CA/2367/2019	06/01/2020	MAHESHBHAI ALIAS BHIKHABHAI NAI,	MR. MAULIK M SONI	ADAMBHAI MEMABHAI MUMAN,JAMALBHAI A. MANKNOJIYA,UNITED INDIA INSURANCE COMPANY LIMITED,COLLECTOR,,THE COLLECTOR	RULE SERVED
2093	CA/2369/2019	20/08/2019	RAJGAR CHANDULAL KARSAN,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2094	CA/2370/2019	20/08/2019	LATE RAMBHBEN KARSANBHAI THROUGH LH CHANDULAL KARSANBHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2095	CA/2371/2019	20/08/2019	JADEJA BACHUBHA HEMUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2096	CA/2372/2019	20/08/2019	JADEJA RAMBHA HEMUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2097	CA/2373/2019	20/08/2019	JADEJA NATVARSANG NAVALSINH THROUGH LEGAL HEIR,JADEJA JANAKSINH NATVARSANG	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2098	CA/2374/2019	20/08/2019	LATE KUBHAR NANJI MULJI THROUGH LEGAL HEIRS,HEMABEN NANJIBHAI,CHANDUBHAI NANJIBHAI,NILESHBHAI NANJIBHAI,SANTABEN NANJIBHAI,BHARTIBEN NANJIBHAI	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2099	CA/2377/2019	04/10/2019	NARMADABEN PANABHAI PARMAR,	MR NK MAJMUDAR	AMJADKHAN RASULKHAN SIPAI,NAJIRKHAN UMARKHAN BALOCH,HIMMATSINH PRUTHVISINH HADYOL,RELIANCE GENERAL INSURANCE COMPANY LTD,COLLECTOR,	RULE SERVED
2100	CA/2381/2019	23/08/2019	ARJAN KHIMABHAI CHUDASAMA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2101	CA/2382/2019	23/08/2019	LAKSHMANBHAI RANABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2102	CA/2383/2019	23/08/2019	NATHABHAI RAMABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2103	CA/2384/2019	23/08/2019	KHIMA SOMA,MENAND SOMA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION IRRIGATION DEPARTMENT,EXECUTIVE ENGINEER,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2104	CA/2385/2019	23/08/2019	HEIRS OF DECEASED KARSAN DUDA MULJI KARSAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2105	CA/2386/2019	23/08/2019	NATHUBHAI DUDABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2106	CA/2387/2019	23/08/2019	BHIMABHAI KARSANBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2107	CA/2388/2019	26/08/2019	HARIJAN PARBAT HIRA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICE AND REHABILITATION (IRRIGATION DEPARTMENT),EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	
2108	CA/2389/2019	26/08/2019	WIDOW AMRUTBEN KALABHAI,GOVINDBHAI KALABHAI,LAKHMANBHAI KALABHAI,NANDUBEN KALABHAI	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICE AND REHABILITATION (IRRIGATION DEPARTMENT),EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	
2109	CA/2390/2019	26/08/2019	GAURIBEN NATHABHAI MAHIDA,SOMIBEN NATHABHAI MAHIDA,PRABHABEN NATHABHAI MAHIDA,PURIBEN NATHABHAI MAHIDA,BENABEN NATHABHAI MAHIDA,NAGDAN NATHABHAI MAHIDA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICE AND REHABILITATION (IRRIGATION DEPARTMENT),EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	
2110	CA/2391/2019	23/08/2019	KARSANBHAI NATHUBHAI,SIDABHAI NATHUBHAI,LAKHMANBHAI NATHUBHAI,NAJABHAI NATHUBHAI,DADABHAI NATHUBHAI,HIRABHAI NATHUBHAI THROUGH POA HIRABHAI SHARDULBHAI CHAVDA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2111	CA/2392/2019	23/08/2019	RAMABHAI DEVABHAI CHAVDA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2112	CA/2394/2019	23/08/2019	NANBAI DEVABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2113	CA/2395/2019	23/08/2019	PURBAI PUNABHAI HUMBAL,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2114	CA/2396/2019	23/08/2019	ARAJANBHAI LAKHMANBHAI HUMBAL,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2115	CA/2399/2019	20/08/2019	JADEJA MAHIPATSINH JUVANSINH,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2116	CA/2403/2019	20/08/2019	JADEJA LALUBHA RANCHODJI THROUGH LH,JADEJA DILIPSINH LALUBHA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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2117	CA/2404/2019	20/08/2019	JAYANTILAL NARSHIBHAI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2118	CA/2405/2019	20/08/2019	LATE KALYANJI NARSHIBHAI THROUGH LH,BHARAD BABU KALYANJIBHAI,BHARAD MANISANKAR KALYANJIBHAI,BHARAD MAGANLAL KALYANJIBHAI,BHARAD SANTABEN KALYANJIBHAI,BHARAD KAMLABEN KALYANJIBHAI	,MR GM AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2119	CA/2407/2019	20/08/2019	JAYANTILAL NARSHIBHAI,	MR GM AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2120	CA/2411/2019	05/09/2019	BHUJ MERCANTILE COOPERATIVE BANK LTD,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO INDUSTRIES,ARVISHBHAI MULJIBHAI BRAHMBHATT,ARVISH MOTORS THRU. PARTNER VINODBHAI MULJIBHAI BRAHMBHATT,ARVISHBHAI MULJIBHAI BRAHMBHATTPARTNER OF PARTNERSHIP FIRMARVISH MOTORS,BHUJ MERCANTILE CO OPERATIVE BANK LTD.,MORABIA INVESTMENT PVT. LTD.,MORABIA AND CO,BNCB (GANDHIDHAM) OWNERS ASSOCIATION	DS AFF.NOT FILED (N),MR JR SHAH
2121	CA/2412/2019	05/09/2019	BHUJ MERCANTILE COOPERATIVE BANK LTD,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	ARVISH AUTO,ARVISHBHAI MULJIBHAI BRAHMBHATT,ARVISH AUTO INDUSTRIES,ARVISHBHAI MULJIBHAI BRAHMBHATTPARTNER OF PARTNERSHIP FIRMARVISH MOTORS,BHUJ MERCANTILE CO OPERATIVE BANK LTD.,MORABIA INVESTMENT PVT. LTD.,MORABIA AND CO,BNCB (GANDHIDHAM) OWNERS ASSOCIATION	DS AFF.NOT FILED (N),MR JR SHAH
2122	CA/2413/2019	20/08/2019	BHIMALAL LAKHMAN,RATILAL LAKHMAN	MR GM AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2123	CA/2414/2019	20/08/2019	NATHABHAI JIVABHAI,NATHA JIVA PARENTS OF PRAVINKUMAR	MR GM AMIN	DEPUTY COLLECTOR,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2124	CA/2415/2019	20/08/2019	NUR DEVISING KABHAIBHAI,PRABHATSANG DANSANGBHAI	MR GM AMIN	STATE THROUGH 2ND ADDL SPECIAL LAND ACQUISITION OFFICER,STATE THROUGH EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2125	CA/2416/2019	20/08/2019	LATE RAJGAR HARJI GIGABHAI THROUGH LH,NITESHBHAI HARIBHAI RAJAGAR	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2126	CA/2417/2019	20/08/2019	NARENDRASINH,PRADHYUMANSINH,MERUBHA,SAJJANBA MERUBHAJ ZALA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2127	CA/2418/2019	20/08/2019	LATE RAJGAR HARILAL GIGABHAI THROUGH LH,NITESHBHAI HARILAL RAJGAR	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2128	CA/2419/2019	20/08/2019	LATE RAJGAR NARANBHAI RAMJIBHAI THROUGH LH,HITESHKUMAR NARANBHAI,DAKSHABEN NARANBHAI,ANSOYABEN NARANBHAI,PRAFULABEN NARANBHAI,SANTABEN NARANBHAI	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2129	CA/2420/2019	20/08/2019	RAJGAR ARJAN RAMJIBHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2130	CA/2421/2019	20/08/2019	NARENDRASINH,PRADHYUMANSINH,MERUBHA,SAJJANBA MERUBHAJ ZALA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	

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2131	CA/2422/2019	20/08/2019	LATE JADEJA MAHENDRASINH VAJUBHA THROUGH LH,SHIVRAJSINH MAHENDRASINH JADEJA,VIRBHDRASINH MAHENDRASINH JADEJA,RAMDEVSINH MAHENDRASINH JADEJA,MANGALBA MAHENDRASINH JADEJA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2132	CA/2423/2019	20/08/2019	JADEJA BACHUBHA HEMUBHA,DHANABHAI,BHIKHABHAI,NATHABHAI	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2133	CA/2424/2019	20/08/2019	RAJGAR JAGDISHCHANDRA GIGABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2134	CA/2425/2019	20/08/2019	LATE JADEJA BHARATSANG JUVASINH THROUGH LH,HEMKUVERBA BHARATSINH,RAGHUVEERSINH BHARATSINH,SURENDRASINH BHARATSINH,MULRAJSINH BHARATSINH	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2135	CA/2426/2019	20/08/2019	JADEJA BRIJRAJSINH DANUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2136	CA/2427/2019	20/08/2019	DILIPSINH BAHADURSINH JADEJA,KIRTISINH BAHADURSINH	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2137	CA/2428/2019	20/08/2019	JADEJA BRIJRAJSINH DANUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2138	CA/2429/2019	20/08/2019	RAJGAR MADHAVBHAI MULJIBHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2139	CA/2430/2019	20/08/2019	LATE JADEJA PRAVEENSANG BHAVANSANG THROUGH LH,BHUPATSANG PRAVEENSANG,KRIPALSANG PRAVEENSANG	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2140	CA/2431/2019	20/08/2019	JADEJA BACHUBHA HEMUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2141	CA/2432/2019	20/08/2019	NATHA JIVA GUARDIAN OF MINOR VIJAY NATHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2142	CA/2433/2019	20/08/2019	JADEJA UMIYABA BACHUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2143	CA/2434/2019	20/08/2019	LATE JADEJA CHANDUBHA AKHUBHA THROUGH LH,RASIKBA WD/O CHANDUBHA,BRIJRAJSINH CHANDUBHA,HARPALSINH CHANDUBHA,GIRRAJSINH CHANDUBHA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2144	CA/2435/2019	20/08/2019	RAJGAR KASHTURIBEN NATHABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2145	CA/2436/2019	20/08/2019	JADEJA TEMUBHA DILIPSINH,JADEJA SAJANBA,JADEJA JAYABA,JADEJA MANHARBA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2146	CA/2437/2019	20/08/2019	LATE RAJGAR GIGABHAI PARSOTAMBHAI THROUGH LH,RAJGAR JAGDISHCHANDRA GIGABHAI,CHAGAN GIGABHAI SHILU,SANTIBHAI GIGABHAI SHILU,KANJIBHAI GIGABHAI SHILU,NATVARLAL GIGABHAI SHILU,JAGDISHBHAI GIGABHAI SHILU,MADHAVBHAI GIGABHAI SHILU,JAYESH HIRALAL,VIJAY HIRALAL,SUBHASH HIRALAL,JYOTIBEN HIRALAL	,MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2147	CA/2438/2019	20/08/2019	RAJGAR LABSANKAR DEVRAJ,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2148	CA/2439/2019	20/08/2019	RAJGAR GOPAL MULJI,RAJGAR MADHAV MULJI	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2149	CA/2440/2019	20/08/2019	LATE HARILAL GIGABHAI RAJGAR THROUGH LH,NITESH HARILAL RAJGAR	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2150	CA/2441/2019	20/08/2019	GAURISANKAR TAPUBHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2151	CA/2442/2019	20/08/2019	JADEJA MANUBHA CHANKUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2152	CA/2443/2019	20/08/2019	NARAN BHANJI,JIVUBEN BHANJI,ARJAN BHANJI,SAVITABEN BHANJI,HIRIBEN BHANJI,BHANUBEN BHANJI	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2153	CA/2444/2019	20/08/2019	JADEJA BATUKSINH HANUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	
2154	CA/2445/2019	20/08/2019	RAJGAR KANJIBHAI GIGABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2155	CA/2446/2019	20/08/2019	GOPALBHAI MULJIBHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2156	CA/2447/2019	20/08/2019	LATE BHADURSINH BHURUBHA THROUGH LH,ANIRUDHSINH BHADURSINH,SVAROOPBA BHADURSINH,DILHARBA BHADURSINH,LATE HEMANTSINH BHADURSINH,LATE VIKRAMSINH BHADURSINH,RAJNIBA HEMANTSINH,YASHPALSINH HEMANTSINH,ILABA VIKRAMSINH,RAJENDRASINH VIKRAMSINH,DIGVIJAYSINH VIKRAMSINH,SONALBA VIKRAMSINH	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2157	CA/2448/2019	20/08/2019	RAJGAR MADHAVBHAI GIGABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2158	CA/2449/2019	20/08/2019	JADEJA NATUBHA HEMUBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2159	CA/2450/2019	20/08/2019	RAJGAR SHANTILAL GIGABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2160	CA/2451/2019	20/08/2019	RAJGAR NATVERLAL GIGABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2161	CA/2452/2019	20/08/2019	AMRUTLAL DEVSHIBHAI PATEL,HITENDRA DEVSHIBHAI PATEL,VAJIBEN DEVSHIBHAI	MR GM AMIN	GUJARAT GOVERNMENT,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2162	CA/2453/2019	20/08/2019	PATEL NARSIBHAI GOKALBHAI DELVADIA,	MR GM AMIN	GUJARAT GOVERNMENT,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2163	CA/2454/2019	20/08/2019	AMRUTLAL DEVSHIBHAI PATEL,PATEL HITENDRA DEVSHIBHAI,VAJIBEN DEVSHIBHAI	MR GM AMIN	GUJARAT GOVERNMENT,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2164	CA/2455/2019	20/08/2019	LATE BHIMSINH ARSHI THROUGH LH,BABUBHAI BHIMSINH,PURIBEN BHIMSINH,ZANZHIBEN BHIMSINH,NATHIBEN BHIMSINH,DIWALIBEN BHIMSINH,SHANTIBEN BHIMSINH,JERAM BHIMSINH SINCE DIED,RAJESH JERAM,HARESH JERAM	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2165	CA/2456/2019	20/08/2019	SAGAR VALA KALA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2166	CA/2457/2019	20/08/2019	VASHRAMBHAI AANADABHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2167	CA/2458/2019	20/08/2019	SOLANKI NARENDRASINH CHANDANSINH,	MR GM AMIN	2ND ADDL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2168	CA/2459/2019	20/08/2019	HAMIRBHAI ARJANBHAI,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2169	CA/2460/2019	20/08/2019	JADEJA BHARATSINH POPATBHA,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2170	CA/2461/2019	20/08/2019	RAJENDRASINH RAMUBHAI,	MR GM AMIN	2ND ADDL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2171	CA/2462/2019	20/08/2019	LATE JADEJA DILIPSINH POPATBHA THROUGH LH,HEMKUVERBA DILIPINH JADEJA,DHARMENDRASINH DILIPINH JADEJA,MAHESHKUMAR DILIPINH JADEJA	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2172	CA/2463/2019	20/08/2019	LAXMANBHAI VASRAM,	MR GM AMIN	GUJARAT GOVERNMENT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2173	CA/2464/2019	20/08/2019	PRAVINKUNWARBA WD/O MAHIPATSANG RAMUBHA,	MR GM AMIN	2ND ADDL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2174	CA/2465/2019	20/08/2019	KISHANKUMAR BECHARBHAI,	MR GM AMIN	2ND ADDL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2175	CA/2466/2019	20/08/2019	RUTURAJSINH BALVANTSINH,	MR GM AMIN	2ND ADDL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2176	CA/2467/2019	21/10/2019	MOHANBHAI MANJIBHAI PATEL,	MR.S G PATHAN,A R KADRI	ARJANBHAI HANSRAJBHAI PATEL,ARJANBHAI HANSRAJBHAI PATEL,MANJIBHAI KESARJI PATEL	NOTICE SERVED BY DS,MR IM PANDYA
2177	CA/2468/2019	21/10/2019	MOHANBHAI MANJIBHAI PATEL,	MR.S G PATHAN,A R KADRI	ARJANBHAI HANSRABHAI PATEL,MANJIBHAI KESARJI PATEL	NOTICE SERVED BY DS,MR IM PANDYA
2178	CA/2469/2019	29/01/2020	GUJARAT MARITIME BOARD,EXECUTIVE ENGINEER (MECHANICAL)	MS DHARMISHTA RAVAL	BIMALBHAI DINESHCHANDRA PATNI,JAYESHBHAI JAGDISHBHAI TRIVEDI,STATE OF GUJARAT	RULE SERVED,MR DIPAK R DAVE
2179	CA/2470/2019	19/12/2019	VINOD GANGARAM PATEL,ANISHABEN VINODBHAI PATEL	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	GAYATRIBEN D/O RAMESHBHAI MOCHI AND W/O MEHULBHAI,RAMESHBHAI S/O RANCHODBHAI MOCHI(JANSARI),KALPESHBHAI S/O C MOCHI(JANSARI),DHIRAJ VINDOBHAI MOCHI,KAPIL MOHANBHAI MOCHI,PUJA VINDOBHAI MOCHI,PARULBEN VINDOBHAI MOCHI,SHAILENDRA MADANSINH JADEJA	NOTICE SERVED,NOTICE SERVED BY DS,MS JEMINI S PATEL
2180	CA/2471/2019	12/02/2020	SANGEETABEN KANUBHAI PATEL,MINAXIBEN KANUBHAI PATEL,HIRAL KANUBHAI PATEL,SAMIR KANUBHAI PATEL	NISHIT A BHALODI	JASWANTSINH UDESINH ZALA,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MS VYOMA K JHAVERI
2181	CA/2473/2019	11/09/2020	BHARTIBEN W/O CHAMPAKBHAI PATEL,NITINKUMAR CHAMPAKBHAI PATEL,VANITABEN KETANBHAI PATEL D/O CHAMPAKBHAI PATEL,PRITIBEN CHAMPAKBHAI PATEL,LAKSHMIBEN RANCHHODBHAI PATEL	MR.HIREN M MODI	VASANTBHAI DEVJIBHAI CHAUDHARY,NARESHBHAI ANANDBHAI CHUDASAMA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
2182	CA/2477/2019	22/08/2019	THE HINDUSTAN PETROLEUM CORPORATION LTD,	M R BHATT & CO.,MUNJAAL M BHATT	UNION OF INDIA,TARIFF AUTHORITY FOR MAJOR PORTS,DEENDAYAL PORT TRUST	,MR DHAVAL D VYAS
2183	CA/2478/2019	17/10/2019	THE NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	THAKOR KANAJI VIRAJI,THAKOR DHARUBEN KANAJI,MAKWANA RAKESHBHAI KANTILAL,R.K. NAYI	RULE SERVED BY DS,MR DK CHAUDHARI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2184	CA/2479/2019	22/08/2019	BHARAT PETROLEUM CORPORATION LTD.,	M R BHATT & CO.,MUNJAAL M BHATT	UNION OF INDIA,TARIFF AUTHORITY OF MAJOR PORTS,DEENDAYAL PORT TRUST FORMERLY KANDLA PORT TRUST	,MR DHAVAL D VYAS
2185	CA/2480/2019	22/08/2019	THE HINDUSTAN PETROLEUM CORPORATION LTD,	,M R BHATT & CO.,MUNJAAL M BHATT	UNION OF INDIA,TARIFF AUTHORITY FOR MAJOR PORTS,DEENDAYAL PORT TRUST EARLIER KANDLA PORT TRUST	,MR DHAVAL D VYAS
2186	CA/2481/2019	30/08/2019	MOHSIN ABDULRAJJAK BHAGAT,	(MR PARESH M DARJI)	BHAUTIK VIRENDRABHAI SHAH,VAIBHAV RAVINBHAI SHUKLA,ICICI LOMBARD INSURANCE CO LTD	
2187	CA/2482/2019	30/08/2019	CHANCHIBEN WD/O SOMABHAI MOTIBHAI PARMAR,BHAGWATIBEN SOMABHAI PARMAR,PRAKASHBHAI SOMABHAI PARMAR	KAASH K THAKKAR	SINDHI NAZIRMOHMMAD AMIRMIYA,SALIM HUSAIN AMIRMIYA SINDHI,ICICI LOMBRD GENERAL INSURANCE CO LTD	
2188	CA/2483/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	HEMRAJ DHARAMSHI TANK,	MR HD CHUDASAMA
2189	CA/2484/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	POA HOLDER OF DAHYALAL NARSINHBHAI AND CHHAGANBHAI NARSINHBHAI,MANSUKHBHAI NARSINHBHAI,GORDHANBHAI NARSINHBHAI	,MR HD CHUDASAMA
2190	CA/2485/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	TANK CHAKULAL PANCHABHAI,	MR HD CHUDASAMA
2191	CA/2486/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTILAL PANCHABHAI TANK,	MR HD CHUDASAMA
2192	CA/2487/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	LH OF RATANBEN GHELABHAI,RANABHAI BOGHABHAI	,MR HD CHUDASAMA
2193	CA/2488/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	JADAVJI POPATBHAI TANK,	MR HD CHUDASAMA
2194	CA/2489/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	RANCHHODBHAI MAGANBHAI RAGHVANI,	MR HD CHUDASAMA
2195	CA/2490/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	KISHOR NATHALAL,	MR HD CHUDASAMA
2196	CA/2491/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	PARBAT LAKHAMAN RATHOD,	MR HD CHUDASAMA
2197	CA/2492/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	AMBABHAI BHIKHABHAI BHARWAD,	MR HD CHUDASAMA
2198	CA/2493/2019	24/02/2020	LH OF DECD JAHMARIYA CHANABHAI BHIKHABHAI PARMAR,JAHMORIYA REKHABEN CHANABHAI BHIKHABHAI PARMAR,GOPAL CHANABHAI PARMAR,ASHOK CHANABHAI PARMAR,SHOBHNA CHANABHAI PARMAR	JENIL M SHAH	AMANDEEPSINH AJITSINH JAT,DHARMENDRA ISHWARLAL PATEL,UNITED INDIA INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
2199	CA/2494/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	HAKUBHAI BHIKHABHAI,	MR HD CHUDASAMA
2200	CA/2495/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	GORDHAN POPAT TANK,	MR HD CHUDASAMA
2201	CA/2496/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	BHIKHA ANAND TANK,	MR HD CHUDASAMA
2202	CA/2497/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	NATHALAL ANAND TANK,	MR HD CHUDASAMA
2203	CA/2498/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	JADAVJI POPAT TANK,	MR HD CHUDASAMA
2204	CA/2499/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	DAHYALAL NARSI TANK,	MR HD CHUDASAMA
2205	CA/2500/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	GORDHAN NARSI TANK,	MR HD CHUDASAMA
2206	CA/2501/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	CHHAGAN NARSI TANK,	MR HD CHUDASAMA

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2207	CA/2502/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	MANSUKH NARSI TANK,	MR HD CHUDASAMA
2208	CA/2503/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	LH OF BHANA RAJABHAI,KHETABHAI BHANABHAI	,MR HD CHUDASAMA
2209	CA/2504/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	NAINA KANTILAL,	MR HD CHUDASAMA
2210	CA/2505/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	POA HOLDER OF KANCHANBEN BHAGVANJI,VALABHAI MOHANBHAI	,MR HD CHUDASAMA
2211	CA/2506/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	DOST MAHMAND JUSAB,	MR HD CHUDASAMA
2212	CA/2507/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	DINESH CHHAGAN RATHOD,	MR HD CHUDASAMA
2213	CA/2508/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	PARVATIBEN SHAMJIBHAI RATHOD,	RULE NOT RECD BACK
2214	CA/2509/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	BHAGVANBHAI PUNABHAI BORICHA,	RULE NOT RECD BACK
2215	CA/2510/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	LH OF KARSHANBHAI VASHRAMBHAI GOHEL,BHANRAJ KARSHABHAI GOHEL	,MR HD CHUDASAMA
2216	CA/2511/2019	25/09/2019	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT	GOVERNMENT PLEADER	DHARAMSHI MANJI VAGHARI,	MR HD CHUDASAMA
2217	CA/2512/2019	22/10/2019	INDIRABEN LAXMIKANT TRIPATHI WD/O LATE LAXMIKANT MULSHANKAR TRIPATHI,BINDIYA LAXMIKANT TRIPATHI D/O LATE LAXMIKANT MULSHANKAR TRIPATHI,KHUSBU LAXMIKANT TRIPATHI D/O LATE LAXMIKANT MULSHANKAR TRIPATHI,KHUSHAL LAXMIKANT TRIPATHI S/O LATE LAXMIKANT MULSHANKAR TRIPATHI,PREMILABEN MULSHANKAR TRIPATHI M/O LATE LAXMIKANT MULSHANKAR TRIPATHI	MR. HEMAL SHAH	HASAM ABDULBHAI KHALIFA,AAMAD KASAM MARASIYA,NEW INDIA INSURANCE CO LTD	RULE UNSERVED,MR SUNIL B PARIKH
2218	CA/2513/2019	11/03/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	SUN N SILVER INN PVT. LTD,	UCHIT N SHETH
2219	CA/2514/2019	14/11/2019	THE COMMISSIONER OF CENTRAL GST, AHMEDABAD SOUTH,	(MR NIRZAR S DESAI)	M/S AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	RULE SERVED
2220	CA/2515/2019	08/01/2020	THE PRINCIPAL COMMISSIONER OF CUSTOMS,	VIRAL K SHAH	M/S R M DHARIWAL (HUG),	MR PREMAL R JOSHI
2221	CA/2516/2019	21/10/2019	JANUBEN DHARAMSINH VASAVA,SUMITRABEN DHARAMSINH VASAVA,SUNITABEN DHARAMSINH VASAVA,ANILKUMAR DHARAMSINH VASAVA,SUNIL DHARAMSINH VASAVA	NISHIT A BHALODI	RAJIABHAI BODABHAI VASAVA,HIMMATSANG CHADRASANG SOLANKI,SBI GENERAL INSURANCE CO LTD	RULE SERVED,MR VIBHUTI NANAVATI
2222	CA/2517/2019	14/11/2019	THE COMMISSIONER, CGST AND CENTRAL EXCISE,	MR ANKIT SHAH	M/S KANDLA PORT TRUST,	RULE SERVED
2223	CA/2519/2019	13/02/2020	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SAJJANBEN JAYANTILAL WIDOW,MITTALBEN JAYANTILAL,HARDIK MINOR JAYANTILAL,HIRABEN NANUBHAI,ABDULBHAI UMARBHAI VORA,MANOJBHAI B PATEL	RULE SERVED,RULE UNSERVED,MS AMRITA AJMERA
2224	CA/2520/2019	22/08/2019	INDIAN OIL CORPORATION LTD,	M R BHATT & CO.,MUNJAAL M BHATT	UNION OF INDIA,DEENDAYAL PORT TRUST,TARIFF AUTHORITY OF MAJOR PORTS	,MR DHAVAL D VYAS
2225	CA/2522/2019	29/08/2019	STATE OF GUJARAT,COMMISSIONER,REGIONAL TRANSPORT OFFICER	GOVERNMENT PLEADER	CHETAN JAYANTILAL RAJGOR,GUJARAT PUBLIC SERVICE COMMISSION	,MR GAURAV K MEHTA
2226	CA/2523/2019	26/02/2020	DHFL PRAMERICA LIFE INSURANCE COMPANY LIMITED,	MR BHAVESH B CHOKSHI	OFFICE OF INSURANCE OMBUDSMAN,PILIBHAI NURIYABHAI GAMIT	RULE SERVED,RULE UNSERVED
2227	CA/2526/2019	23/10/2019	KHIMABEN PRAVINBHAI GAMIT,NIKUNJBHAI PRAVINBHAI GAMIT,KRUTIKABEN PRAVINBHAI GAMIT,LALJIBHAI MOTABHAI GAMIT,KAMUBEN LALJIBHAI GAMIT	MR.HIREN M MODI	BHARATBHAI KASANJI GAMIT,PRATIBHABEN BHARATBHAI GAMIT,RAM GENERAL INSURANCE CO LTD	RULE SERVED,MS KIRTI S PATHAK
2228	CA/2528/2019	05/03/2020	SATYAM KELAVANI MANDAL,	MS SUKRUTI D KAPADIA	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
2229	CA/2530/2019	14/11/2019	THE COMMISSIONER, CGST AND CENTRAL EXCISE,	MR ANKIT SHAH	M/S WELSPUN INDIA LTD.,	MR HARDIK P MODH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2230	CA/2531/2019	30/09/2019	SANTOSH BEN ROHIT BHAI RAJYAGURU,MILANKUMAR ROHITBHAI RAJYAGURU,RUPABEN ROHITBHAI RAJYAGURU,HETALBEN ROHITBHAI RAJYAGURU	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	STATE OF GUJARAT,	
2231	CA/2532/2019	13/12/2019	PRAKASH HARIBHAU PALASGAVKAR,UDAY HARIBHAU PALASGAVKAR,ARUN HARIBHAU PALASGAVKAR	MR SP MAJMUDAR,MR RISHABH D PARIKH	JASHODABEN BHIKHUBHAI MISTRY,VIRUMATI DIPAKBHAI MISTRY,PINKI DIPAKBHAI MISTRY,JIGNYASHA MISTRY,MORESHWAR SITARAM TAKALKAR	,SERVED BY AFFIX(N),MR.J P THAKKAR
2232	CA/2533/2019	05/12/2019	THE ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RASMIKABEN WD/O VINAYKUMAR GOVINDLAL,ARPITKUMAR VINAYKUMAR SHAH,MEGHNA VINAYKUMAR SHAH,MOYUDDIN JENUDDIN PIRJADA,IRFAN HAJI MOHAMMADBHAI DOKILA	RULE SERVED,MR.HIREN M MODI
2233	CA/2534/2019	03/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SUMANBEN WD/O LALABHAI (BALUBHAI) SHAMALBHAI,TUSHARBHAI LALABHAI(BALUBHAI),ARUNBHAI LALABHAI(BALUBHAI),SHAMALBHAI DHULABHAI VASAVA,SHANTABEN SHAMALBHAI VASAVA,ARVINDBHAI DHULABHAI PARMAR,MUKESHBHAI M. PATEL,AIYUBBHAI YAKUBBHAI PATEL	
2234	CA/2535/2019	21/10/2019	STATE OF GUJARAT, THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER,DEPUTY COLLECTOR SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER	PAGI KANUBHAI GAMABHAI,	RULE SERVED
2235	CA/2536/2019	21/10/2019	STATE OF GUJARAT, THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER,DEPUTY COLLECTOR SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE NOT RECD BACK	PARMAR CHANDANSINH JIVABHAI,	RULE SERVED
2236	CA/2539/2019	19/11/2019	REGIONAL DIRECTOR,	MS HINA DESAI	ENGIMECH INDUSTRIES OWNER,	MR DHARMESH C GURJAR,REKHABEN C GURJAR
2237	CA/2540/2019	05/03/2020	KAMLESHBHAI TULSIBHAI PARMAR,	MR Y J PATEL	BHARATIBEN KAMLESHBHAI PARMAR D/O RAMESHBHAI KALIDAS SUTARIYA,	MR CB DASTOOR
2238	CA/2543/2019	27/11/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIR OF SAMANSARBA DAYAJI,KESARISINH JUGATSINH	,RULE SERVED
2239	CA/2544/2019	19/10/2019	LHR OF DECD MOHANBHAI SHANKARBHAI PATEL ARUNABEN MOHANBHAI PATEL,	RUSHABH H MUNSHAW	SITPONIYA GULAM MOHAMMEDVALI,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE SERVED
2240	CA/2545/2019	20/09/2019	SHAMIMBANU MO ARIF SHAIKH,RUMANABANU MO ARIF SHAIKH,MINOR MO SUFIYAN MO ARIF SHAIKH,MO KASAM GULAMRASUL SHAIKH,SABERABIBI MO KASAM SHAIKH	(MR PARESH M DARJI)	TUSHAR HASMUKHBHAI CHAUDHARI,HASMUKHBHAI VASABHAI CHAUDHARI,IFFCO TOKYO GENERAL INSURANCE CO LTD	
2241	CA/2547/2019	18/09/2019	VALLABHBHAI MANIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2242	CA/2548/2019	18/09/2019	JAYANTIBHAI SHIVRAMBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2243	CA/2549/2019	18/09/2019	HEIRS OF VIRABHAI NAGBHAI BHABHLUBHAI VIRABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2244	CA/2550/2019	18/09/2019	VASABHAI NAGBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2245	CA/2552/2019	18/09/2019	BHIKHUBHAI JIVABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2246	CA/2554/2019	18/09/2019	LILABEN BABULAL BHATT,ASHOKBHAI BABULAL BHATT,RAJNIKANTBHAI BABULAL BHATT	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2247	CA/2555/2019	18/09/2019	LILABEN BABULAL BHATT,ASHOKBHAI BABULAL BHATT,RAJNIKANTBHAI BABULAL BHATT	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2248	CA/2556/2019	18/09/2019	DIVALIBEN SAVJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2249	CA/2558/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAHYABHAI KALABHAI VALA,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED

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2250	CA/2559/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	SHIVEJI BAGWANJI RAJPUT,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH
2251	CA/2560/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HERDAS KALABHAI ZALAVADIYA,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH
2252	CA/2561/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	SAMJIBHAI MOTIBHAI CHAUDHARI,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2253	CA/2562/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMESH CHANDRA TRIVEDI,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED
2254	CA/2563/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	BANAJI KANAJI THAKOR,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2255	CA/2566/2019	10/02/2020	CHANDRESHBHAI SOMABHAI PATEL,BIPINBHAI BALDEVBHAI PATEL,VADILAL MANIBHAI PATEL	MR MI HAVA	GANESH HOUSNG CORPORATION LTD,	MR AS VAKIL
2256	CA/2567/2019	14/10/2019	MRUDULABEN HARILAL TANK,	MR AR THACKER	URVASHIBEN HARJIVAN RATHOD,DAMYATIBEN NATWARLAL RATHOD,JITENDRA HARJIVAN RATHOD	NOTICE SERVED
2257	CA/2568/2019	24/01/2020	DHANUBHA SARDARSINH,	VIDIT S SHARMA	STATE OF GUJARAT,EXECUTIVE ENGINEER	RULE SERVED,ROHAN LAVKUMAR
2258	CA/2569/2019	26/02/2020	DHFL PRAMERICA LIFE INSURANCE COMPANY LIMITED,	MR BHAVESH B CHOKSHI	OFFICE OF INSURANCE OMBUDSMAN,PILIBHAI N GAMIT	RULE SERVED,RULE UNSERVED
2259	CA/2570/2019	26/02/2020	DHFL PRAMERICA LIFE INSURANCE COMPANY LIMITED,	MR BHAVESH B CHOKSHI	OFFICE OF INSURANCE OMBUDSMAN,PILIBHAI N GAMIT	RULE SERVED,RULE UNSERVED
2260	CA/2572/2019	26/02/2020	DHFL PRAMERICA LIFE INSURANCE COMPANY LIMITED,	MR BHAVESH B CHOKSHI	OFFICE OF INSURANCE OMBUDSMAN,DINESH SIDHAPURA	RULE SERVED,RULE UNSERVED
2261	CA/2573/2019	06/09/2019	NARENDRABHAI BHAILALBHAI PATEL,	NANAVATI & NANAVATI	HIRABEN RAVJIBHAI PARMAR,THE ORIENTAL INSURANCE CO. LTD,MADHAVSINH NANSINH	RULE SERVED BY DS,REFUSED SERVED (R)(70)
2262	CA/2574/2019	06/09/2019	NARENDRABHAI BHAILALBHAI PATEL,	NANAVATI & NANAVATI	BACHUBHAI FULABHAI VASAVA,ANANDIBEN BACHUBHAI VASAVA,MADHAVSINH NANSINH,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED BY DS,REFUSED SERVED (R)(70)
2263	CA/2575/2019	06/09/2019	NARENDRABHAI BHAILALBHAI PATEL,	NANAVATI & NANAVATI	KAILASHBEN WD/O GHANSHYAMBHAI KANJIBHAI,MINOR NILESHBHAI GHANSHAYMBHAI PARMAR REPRESENTED THROUGH GUARDIAN KAILASHBEN GHANSHYAMBHAI PARMAR,KABHAYBHAI NUKABHAI PARMAR,MANGUBEN KABHAYBHAI PARMAR,THE ORIENTAL INSURANCE CO. LTD,MADHAVSINH NANSINH	,RULE SERVED BY DS,REFUSED SERVED (R)(70)
2264	CA/2576/2019	06/09/2019	NARENDRABHAI BHAILALBHAI PATEL,	NANAVATI & NANAVATI	NATVARBHAI CHANDUBHAI VASAVA,THE ORIENTAL INSURANCE CO. LTD,MADHAVSINH NANSINH	RULE SERVED BY DS,REFUSED SERVED (R)(70)
2265	CA/2577/2019	06/09/2019	NARENDRABHAI BHAILALBHAI PATEL,	NANAVATI & NANAVATI	BHIKHABHAI JIVABHAI VASAVA,THE ORIENTAL INSURANCE CO. LTD,MADHAVSINH NANSINH	RULE SERVED BY DS,REFUSED SERVED (R)(70)
2266	CA/2578/2019	06/09/2019	NARENDRABHAI BHAILALBHAI PATEL,	NANAVATI & NANAVATI	KALPESHBHAI BACHARBHAI PARMAR,THE ORIENTAL INSURANCE CO. LTD,MADHAVSINH NANSINH	RULE SERVED BY DS,REFUSED SERVED (R)(70)
2267	CA/2579/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	ISWERBHAI NARSINHBHAI CHUDHRI,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH
2268	CA/2580/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	CHANUBHAI JASVANSI DARBAR,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2269	CA/2582/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAI SINGBHAI BHANGJIBHAI CHUDHRI,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2270	CA/2583/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MADHUBEN DAYASANKER PANERI WD/O LATE DAYASANKER MAYARAM PANERI,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED
2271	CA/2584/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HASMUKHRAI A GODA,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH
2272	CA/2585/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KAVEJIBHAI GAJLABHAI CHUDHRI,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW,MS TEJAL K SHAH
2273	CA/2586/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAMANBHAI DHAYABHAI PARMAR,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2274	CA/2587/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	DOTALSINH SAMANTSINH PADHIYAR,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2275	CA/2589/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARSHADBHAI S TRIVADI,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2276	CA/2591/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAROTTAMDAS VITHALDAS SUTHAR,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2277	CA/2592/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LHO BHANUPRASAD M JOSHI,DISTRICT DEVELOPMENT OFFICER,SANTABEN BHANUPRASAD JOSHI,KAPIL BHANUPRASAD JOSHI,SAGAR BHANUPRASAD JOSHI	NOTICE NOT RECD BACK,NOTICE UNSERVED,MS RV ACHARYA,MS TEJAL K SHAH
2278	CA/2594/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	JIVERAJBHAI VELJIBHAI BAGDA,DISTRICT DEVELOPEMENT OFFICER	NOTICE SERVED,MR RATILAL V SAKARIA
2279	CA/2595/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	PREVINBHAI KALYANBHAI PATEL,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2280	CA/2596/2019	06/01/2020	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER	JAYNTILAL JAMNADAS JANI,	MS TEJAL K SHAH
2281	CA/2597/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GANGABEN BHIKHABEN RABARI,HEMUBHAI BHIKHABHAI RABARI,NIKUL BHIKHABHAI RABARI,AMARBEN BHIKHABHAI RABARI,RATANBHAI BHIKHABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2282	CA/2598/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	CHHAGANBHAI LEELABHAI RABARI,SITABEN LEELABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2283	CA/2599/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	BHALABHAI RAYMALBHAI RABARI,SHANTABEN BHALABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2284	CA/2600/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RANCHHODBHAI BHAGWANBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
2285	CA/2601/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	GADABHAI DEVJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)

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2286	CA/2602/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KALABHAI MALHIBHAI RABARI,JAMBEN MALJIBHAI RABARI,RANCHHODBHAI MALJIBHAI RABARI,NARANBHAI MALJIBHAI RABARI,NAGJIBHAI MALJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE UNSERVED,(MR MAULIK J SHELAT)
2287	CA/2603/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	RUKHIBEN BABABHAI RABARI,BHIKHABHAI BABABHAI RABARI,RUPABEN BABABHAI RABARI,KALABHAI BABABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE UNSERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
2288	CA/2604/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LALJIBHAI BHAGWANBHAI RABARI,AMARATBHAI BHAGWANBHAI RABARI,JATANBEN BHAGWANBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2289	CA/2605/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHABEN LALLUBHAI RABARI,MANIBEN LALLUBHAI RABARI,VISHNUBHAI LALLUBHAI RABARI,AMBABEN LALLUBHAI RABARI,LALJIBHAI LALLUBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE UNSERVED,(MR MAULIK J SHELAT)
2290	CA/2606/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAGARBHAI DAJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE UNSERVED,(MR MAULIK J SHELAT)
2291	CA/2607/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	ISHWARBHAI HARJIBHAI RABARI,KATIBEN HARJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
2292	CA/2608/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JEBARBEN RAMJIBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE UNSERVED,(MR MAULIK J SHELAT)
2293	CA/2609/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	LEBABHAI JAYMALBHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	,RULE NOT RECD BACK,RULE UNSERVED,(MR MAULIK J SHELAT)
2294	CA/2610/2019	27/11/2019	THE NEW INDIA INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MANIBEN TARJABHAI RABARI,LIYAKATBHAI FAKIRBHAI BISTI,NATIONAL INSURANCE COMPANY,BABUBHAI MUKUNDRAY BHAVSAR(DELETED),NOOR MOHMMAD ABDULKHAN	RULE NOT RECD BACK,RULE UNSERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
2295	CA/2612/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANKERBHAI NAMLABHAI PATEL,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH
2296	CA/2613/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	POPATJI AJAJI THAKOR,DISTRICT DEVELOPMENT OFFICER	UNSERVED EXPIRED (N),MR HS MUNSHAW
2297	CA/2614/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARIRAR NATVARLAL JANI,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MS TEJAL K SHAH
2298	CA/2615/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MOTIBHAI DEVABHAI RABARI,DISTRICT DEVELOPMENT OFFIER	NOTICE SERVED,MS TEJAL K SHAH
2299	CA/2616/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANPAT SINH MOTIBHAI PARMAR,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH

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2300	CA/2618/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	DAISY KURIAN KULLAMPILLIL WIDOW OF LATE K.K. KURAIAN,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW,MS TEJAL K SHAH
2301	CA/2619/2019	06/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHAVANBHAI B KHATANA,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR RATILAL V SAKARIA
2302	CA/2621/2019	14/11/2019	THE COMMISSIONER, CGST AND CENTRAL EXCISE,	MR ANKIT SHAH	M/S WELSPUN INDIA LTD.,	MR HARDIK P MODH
2303	CA/2622/2019	16/09/2019	MUKHI ASSOCIATES THRU JIGISHKUMAR ROHITBHAI PATEL,	MR MB RANA	GAURANG RAJNIKANT RATHOD,	NOTICE SERVED
2304	CA/2623/2019	12/02/2020	BUDHABHAI SHANKARBHAI TALPADA,ASHABHAI SHANKARBHAI TALPADA,JAYANTIBHAI SHANKARBHAI TALPADA	MR JIGAR G GADHAVI	LAXMANBHAI MOTIBHAI TALPADA,RAMBHAI MOTIBHAI TALPADA	NOTICE SERVED BY DS
2305	CA/2624/2019	03/09/2019	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,DEPUTY EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR DG CHAUHAN,RONAK D CHAUHAN	ISMAILBHAI ADAMBHAI GHOGHARI,DEVJIBHAI KANJIBHAI BEGDA,CHAMANBHAI JAIRAMBHAI VIRGAMA,ANILBHAI HARILAL BHALUWADA,MAGHABHAI VASRAMBHAI VAGHELA,NATHABHAI LALABHAI CHAVDA,HABIBBHAI HUSSENBHAI DESAI,GOVINDBHAI RAMJIBHAI KUNWAKHANIYA,MADARSANGBHAI FULABHAI VALA,HARDEVSINH DEVUBHAI CHUDASAMA,LALJIBHAI NARSANGHBHAI SIHORA,BHAGWATSINH JATUBHA CHUDASAMA,POPATBHAI R. DHANDHALKA,RASULBHAI GANIBHAI GHOGHARI,KAASHIBEN NANUBHAI GOHEL,ISMAILBHAI HUSSENBHAI KHALIFA	,MR DIPAK R DAVE
2306	CA/2625/2019	11/11/2019	EXECUTIVE ENGINEER,SUPERINTENDENT ENGINEER,ADDITIONAL GENERAL MANAGER (HR)	MR DIPAK R DAVE	MUKESHBHAI MAVJIBHAI KATARA,	DR. HARDIK K RAVAL
2307	CA/2626/2019	03/10/2019	MANSUKHLAL NANJIBHAI DEVANI,ILABEN MANSUKHLAL DEVANI	MR JAYESH A KOTECHA	ALKABEN GOKALDAS RAJA,	MR AR THACKER
2308	CA/2627/2019	13/02/2020	UNITED INDIA GENERAL INSURANCE CO LTD,	MR VC THOMAS	KANTABEN MULJIBHAI @ MUKESHBHAI PARMAR,ANKITABEN MULJIBHAI @ MUKESHBHAI PARMAR,AKSHAY MULJIBHAI @ MUKESHBHAI PARMAR,LAXMANBHAI CHIMANBHAI PARMAR,KASHIBEN LAXMANBHAI PARMAR,NITINBHAI BHUPENDRABHAI PATEL,SHIVRAMBHAI RUPABHAI PARMAR	RULE SERVED,NISHIT A BHALODI
2309	CA/2630/2019	24/01/2020	NARPATSINH DOULATSINH ZALA,	VIDIT S SHARMA,KURVEN K DESAI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ROHAN LAVKUMAR
2310	CA/2646/2019	30/08/2019	PRAVINBHAI MAGANBHAI PARMAR,	MR KRUNAL D PANDYA	SANJAY SATISHCHAND GURJAR,UNITED INDIA INSURANCE COMPANY LIMITED,JAYSINH CHHOTUSINH RAVAT	
2311	CA/2649/2019	28/11/2019	BHAGWANJI VASHRAM,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2312	CA/2650/2019	28/11/2019	PRAVIN KARSHAN,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2313	CA/2651/2019	28/11/2019	CHAMPABEN PARBATBHAI,KHIMJIBHAI PARBATBHAI	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE UNSERVED
2314	CA/2653/2019	28/11/2019	JANKUBEN JERAJBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2315	CA/2654/2019	28/11/2019	JAGDISHBHAI LAKHMANBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2316	CA/2655/2019	28/11/2019	KALARIYA PARSHOTTAM MADHA,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2317	CA/2656/2019	28/11/2019	AMIT ABHESING,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2318	CA/2657/2019	03/10/2019	GAYATRI FILLERS PVT. LTD,	BHOOMI M THAKORE	THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, AHMEDABAD,	MR ANKIT SHAH
2319	CA/2658/2019	28/11/2019	VADHER PARBAT MADHA,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2320	CA/2659/2019	28/11/2019	KALARIYA GORDHAN MADHA,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2321	CA/2661/2019	28/11/2019	TILVA RAMJI THAKARSHI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2322	CA/2662/2019	28/11/2019	BHALODIYA GOPAL GORDHAN,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2323	CA/2663/2019	28/11/2019	VACHHANI GOKAL DEVRAJ,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2324	CA/2664/2019	27/11/2019	ASHISH CHAMPAKLAL SHAH,RUPAL ASHISH SHAH	MR VIKRAM J THAKOR,ROBIN PRASAD	SHARDABEN DHIRAJLAL SHAH,JIGNESH DHIRAJLAL SHAH,VANLATABEN RAMESHCHANDRA SHAH,NIKHILKUMAR RAMESHCHANDRA SHAH	MR KV SHELAT,RUCHIR A PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2325	CA/2665/2019	30/09/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	SURAT DISTRICT COOPERATIVE SPINNING MILLS LTD,	RULE NOT RECD BACK,DS AFF.NOT FILED (R)
2326	CA/2666/2019	30/09/2019	EMPLOYEES STATE INSURANCE CORPORATION,	MR SACHIN D VASAVADA	SURAT DISTRICT COOPERATIVE SPINNING MILLS LTD,	
2327	CA/2669/2019	28/11/2019	RATHOD RAMJI JETHABHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2328	CA/2670/2019	28/11/2019	VADHER DEVDAS GAGJIBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2329	CA/2672/2019	09/09/2019	NEW INDIA ASSURANCE COMPANY LTD,	MR NAGESH C SOOD	KULIBEN WD/O DECD NARSANBHAI ALIAS NARSIMBHAI LAKHMABHAI DAMOR,LAKHMABHAI NAGABHAI DAMOR,RAMIBEN LKHMABHAI DAMOR (PARENTS OF DECD),MUKESHBHAI NARSABHAI DAMOR (SON OF DECD),KARANBHAI NARSABHAI DAMOR(SON OF DECD),ARJUNBHAI NARSABHAI DAMOR,SUNITABEN NARSABHAI DAMOR (D/O DECD),IMTIHAJKHAN MOHAMMEDKHAN PATHAN	
2330	CA/2674/2019	04/09/2019	KARSANBHAI TIDABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2331	CA/2675/2019	04/09/2019	LAKHMANBHAI NATHU,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2332	CA/2676/2019	04/09/2019	BHIMABHAI DEVAYATBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2333	CA/2677/2019	04/09/2019	LAKHA RANA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2334	CA/2678/2019	04/09/2019	SIDA NATHU,LAXMAN NATHU,DADU NATHU	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2335	CA/2681/2019	28/11/2019	KARSHANBHAI PACHANBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2336	CA/2682/2019	28/11/2019	SAVDASBHAI PANCHANBHAI,	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2337	CA/2683/2019	28/11/2019	CHAVDA KARSHAN GOVIND,CHAVDA JAGMAL GOVIND	MR KUNAL S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	,RULE SERVED
2338	CA/2685/2019	11/12/2019	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARIYA NATHIBEN BAPUBHAI,BARIYA RANVATBHAI BAPUBHAI	MR VIJAY N RAVAL
2339	CA/2686/2019	11/12/2019	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BARIYA AKHAMBHAI SARDARBHAI,BARIYA MANGUBHAI HEMABHAI	MR VIJAY N RAVAL
2340	CA/2690/2019	04/09/2019	NARAYANIBEN W/O RAMESHBHAI BANSILAL,RAMESHBHAI BHIKHAJIBHAI BANSILAL	MR.HIREN M MODI	VAKILKHAN SULEMANKHAN,LAXMI TRAVELS,THE NEW INDIA ASSURANCE CO LTD	
2341	CA/2692/2019	04/09/2019	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	JAYANTIBHAI ISHWARBHAI PATEL,BHARATBHAI RAVJIBHAI PATEL	
2342	CA/2693/2019	13/12/2019	ROSHANBEN WD/O DECD MANILAL PATEL,DIPALBEN MANILAL PATEL,MINOR DHRUVKUMAR MANILAL PATEL	MR.HIREN M MODI	MOHANBHAI KHIMJIBHAI,SHRI DSP,THE UNITED INDIA INSURANCE COMPANY LTD,STATE OF GUJARAT	RULE SERVED
2343	CA/2694/2019	30/08/2019	LEGAL HEIRS OF JESHA JIVA,JETIBEN JESHABHAI PIPROTAR,RATANBEN JESHABHAI PIPROTAR,PARBATBHAI JESHABHAI PIPROTAR,MADHUBEN JESHABHAI PIPROTAR,AMRATBEN JESHABHAI PIPROTAR,SAMATBHAI JESHABHAI PIPROTAR,LAKHIBEN JESHABHAI PIPROTAR,BABUBHAI JESHABHAI PIPROTAR	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2344	CA/2695/2019	30/08/2019	LEGAL HEIRS OF JESHA JIVA,JETIBEN JESHABHAI PIPROTAR,RATANBEN JESHABHAI PIPROTAR,PARBATBHAI JESHABHAI PIPROTAR,MADHUBEN JESHABHAI PIPROTAR,AMRATBEN JESHABHAI PIPROTAR,SAMATBHAI JESHABHAI PIPROTAR,LAKHIBEN JESHABHAI PIPROTAR,BABUBHAI JESHABHAI PIPROTAR	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION) JAMNAGAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2345	CA/2697/2019	19/09/2019	UNITED INDIA INSURANCE CO LTD,	MR VC THOMAS	DHARMISTHABEN WIDOW OF MITHUNBHAI ZINABHAI VASAVA,MINOR RASMITA MITHUNBHAI VASAVA,MINOR MEGHNA MITHUNBHAI VASAVA,MANGIBEN ZINABHAI VASAVA,PANDIT S SUNDRAJ,VARATHARAJAN RAMALINGAM	,NISHIT A BHALODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2346	CA/2699/2019	14/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	KIRAN DIPAKBHAI RAJ,GUJARAT PUBLIC SERVICE COMMISSION	RULE SERVED,ANGESH A PANCHAL
2347	CA/2700/2019	26/11/2019	MADHYA GUJARAT VIJ COMPANY LTD,	MR VIRAL J DAVE	KAILASHBEN YOGENDRA SHANKAR PANDYA,	RULE SERVED
2348	CA/2701/2019	24/01/2020	MADHYA GUJARAT VIJ COMPANY LTD,	MR VIRAL J DAVE	MANJULABEN WD/O SANJAYBHAI SAMANTBHAI CHAUHAN,PRITESH SANJAYBHAI CHAUHAN,SONALBEN SANJAYBHAI CHAUHAN,MANCHIBEN SANJAYBHAI CHAUHAN,MADHYA GUJARAT VIJ COM.LTD,EXECUTIVE ENGINEER	RULE SERVED
2349	CA/2702/2019	23/07/2019	BALAJI ALIAS BABAJI BUDHAJI BARAIYA,JELAJI BUDHAJI BARAIYA	(MR RM PARMAR)	MELBHAI SOMABHAI DABHI,SAMUBEN WIDOW OF DEVABHAI SOMABHAI DABHAR,JUHABHAI DEVABHAI DABHI,DINESHBHAI DEVABHAI DABHI,SHANKARBHAI SOMABHAI DABHI,AMRATABEN DEVABHAI DABHI,HARISINH GHELUBHAI JETHWA,DINESHBHAI MAFABHAI DESAI,SAVALIYA SAILESH NARSINHBHAI,SAVALIYA VINODBHAI JAMANBHAI	
2350	CA/2703/2019	25/09/2019	VASHRAMBHAI GORDHANBHAI VIRANI,VITTHALBHAI GORDHANBHAI VIRANI,SHAMJIBHAI GORDHANBHAI VIRANI,VASANTBEN WIFE OF VIRJIBHAI,RAMABEN W/O HARIBHAI,CHANDRIKABEN WIFE OF VINODBHAI,HANSABEN WIFE OF KANTILAL,KUNDENBEN WIFE OF PARESHBHAI,GIRDHARBHAI VIRJIBHAI VIRANI,VALLABHBHAI GORDHANBHAI VIRANI,KISHANBEN GORDHANBHAI VIRANI,NATHIBEN WIFE OF KANJIBHAI,BHANUBEN GORDHANBHAI VIRANI	MR MEET D PANSURIA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2351	CA/2705/2019	04/09/2019	HEIRS OF DECEASED UKA AMRA,AMARBEN UKABHAI,BALUBHAI UKABHAI,ARVINDBHAI UKABHAI,VIRUBEN UKABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
2352	CA/2706/2019	04/09/2019	HEIRS OF DECEASED HARIJAN MUNJA CHANA,GORABHAI MUNJABHAI,JETHIBEN MUNJABHAI,AMIBEN MUNJABHAI,NANDUBEN MUNJABHAI,PRABHABEN MUNJABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
2353	CA/2707/2019	13/11/2019	PATEL AANDA SAMTA,PATEL OKHIBEN D/O F SAMANTABHAI AND WD/O OF LATE BHAGVANBHAI DEVRAMBHAI SINCE DECEASED THRU L/H,PATEL DHARNIBEN SAMTA,PATEL RADHABEN BHAGVANBHAI,PATEL VASHRAMBHAI BHAGVANBHAI,PATEL ARJANBHAI BHAGVANBHAI	MR AV PRAJAPATI	DEPUTY EXECUTIVE ENGINEER,SPECIAL LAND ACQUISTION OFFICER	
2354	CA/2708/2019	24/09/2019	NANUBEN WIFE OF UKABHAI TALA,VALLABHBHAI UKABHAI TALA,RANCHODBHAI UKABHAI TALA,VITHHALBHAI UKABHAI TALA,LH OF ARJANBHAI UKABHAI TALA,CHANDRIKABEN UKABHAI TALA,KESHERBEN WIFE OF ARJANBHAI UKABHAI TALA,MEENABEN WIFE OF DEEPAKBHAI,ANITABEN WIFE OF RAMESHBHAI,VIPULBHAI ARJANBHAI,BHARATBHAI ARJANBHAI	,MR MEET D PANSURIA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2355	CA/2709/2019	05/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	THAKOR JAGAJI KESHAJI,LAXMIBEN D/O. THAKOR KESHAJI,RINKUBEN D/O THAKOR JAGAJI KESHAJI	
2356	CA/2711/2019	24/09/2019	BABUBHAI VASHRAMBHAI PATEL,RAMESHBHAI VASHRAMBHAI PATEL,DEVUBEN VASHRAMBHAI PATEL	MR MEET D PANSURIA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2357	CA/2712/2019	24/02/2020	MAITRI CHETANKUMAR SARAIYA,EKTA CHETANKUMAR SARAIYA,JAYANTIBHAI KIKABHAI SARAIYA,CHAMPABEN W/O JAYANTIBHAI KIKABHAI SARAIYA	MR. SABIR B SAIYYAD	RAJIV MURARILAL BHALLA,THE NEW INDIA ASSURANCE COMPANY LTD,AJITSING S/O HARNAMSING,UNITED INDIA INSURANCE CO LIMITED	RULE UNSERVED,MR SUNIL B PARIKH,MR PALAK H THAKKAR
2358	CA/2713/2019	24/09/2019	PATEL DHIRAJLAL TRIKAMBHAI,	MR MEET D PANSURIA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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2359	CA/2714/2019	11/12/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	GITABEN ARVINDBHAI KORADIYA,DILIPBHAI ARVINDBHAI KORADIYA,SANJAY ARVINDBHAI KORADIYA,NIMESH ARVINDBHAI KORADIYA,HIRABEN DANABHAI ALIAS DANUBHAI KORADIYA,RAMESHBHAI KARMANBHAI MAKVANA(KOLI)	RULE SERVED
2360	CA/2715/2019	04/09/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	MANUBHAI GANDABHAI SOLANKI,DINESHBHAI AMTHABHAI JADAV	
2361	CA/2716/2019	04/09/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	LAKHIBEN BHALABHAI KUCHHADIYA,VAID BHALABHAI KUCHHADIYA,MANIBEN BHALABHAI KUCHHADIYA,VALIBEN MALDEBHAI KUCHHADIYA,RAMABHAI LILABHAI ODEDARA,BALDEVBHAI RANMALBHAI AAMBALIYA	
2362	CA/2717/2019	21/10/2019	SAKIL BABUBHAI RATHOD,IMRAN BABUBHAI RATHOD,BANUBEN BABUBHAI RATHOD	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	RAJESHKUMAR MAHAMMADBHAI SISODIYA,SHRIRAM GENERAL INSURANCE CO. LTD,KARAN SINGH BADRILAL,MAHESHCHANDRA DHANSHILAJI ASHVA,RELIANCE GENERAL INSURANCE CO. LTD.	RULE NOT RECD BACK
2363	CA/2719/2019	12/12/2019	GOVINDBHAI PUNABHAI,DEVUBEN GOVINDBHAI	MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2364	CA/2720/2019	12/12/2019	VIKRAMBHAI PUNABHAI CHAVDA,VARSHABEN VIKRAMBHAI CHAVDA	MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2365	CA/2721/2019	12/12/2019	RAMBHAI PUNABHAI CHAVDA,RATANBEN PUNABHAI CHAVDA	MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2366	CA/2722/2019	12/12/2019	NATHABHAI PUNABHAI CHAVDA,JAYABEN NATHABHAI CHAVDA	MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2367	CA/2723/2019	12/12/2019	HEIRS OF DECD GOVIND HADA,JAYABEN GOVINDBHAI,KARUBHAI GOVINDBHAI,BALUBHAI GOVINDBHAI	,MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	RULE SERVED
2368	CA/2724/2019	12/12/2019	MAHENDRA HIRA,	MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2369	CA/2725/2019	03/09/2019	SURJITSINH DHUNDHASINGH ARORA,	MR KARTIKEY P RAWAL	JASHVINDARSINGH SHAUKINSINGH SAINI,PARVINDARSINGH SHAUKINSINGH SAINI,DIMPLE SHAUKINSINGH SAINI,BALWANTKAUR SHAUKINSINGH SAINI	MR ZUBIN F BHARDA
2370	CA/2727/2019	09/09/2019	HINDUSTAN PETROLEUM CORPORATION LIMITED,	MR.MANAN BHATT	SHRUHADUM PETROLEUM THRU RAKESH DINESHBHAI PATEL,	RULE SERVED BY DS
2371	CA/2728/2019	05/03/2020	MANMOHANDAS RAMLAXMANDAS MAHANT SUCESSOR OF RAMLAXMANDAS GURU DAMOARDAS,	MR KISHOR PRAJAPATI,(AMBIKA A SHARMA)	KANTIBHAI BHIKHABHAI PATANVADIA,	MS RATNA VORA,MR MIREN PRIYADARSHI
2372	CA/2730/2019	05/03/2020	MANMOHANDAS RAMLAXMANDAS MAHANT SUCESSOR OF RAMLAXMANDAS GURU DAMOARDAS,	MR KISHOR PRAJAPATI,(AMBIKA A SHARMA)	KANTIBHAI BHIKHABHAI PATANVADIA,	MS RATNA VORA,MR MIREN PRIYADARSHI
2373	CA/2735/2019	25/11/2019	DEVAYAT PETHA,RANIBEN PETHA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2374	CA/2736/2019	25/11/2019	KARSAN PUNA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2375	CA/2737/2019	16/01/2020	SANJAY PUNAMBHAI PATEL,SUSHILABEN PUNAMBHAI PATEL	MR UDAY M JOSHI	CANARA BANK,SURAT MUNICIPAL CORPORATION	(MR KI SHAH),MR CJ VIN
2376	CA/2738/2019	25/11/2019	ARVIND PARBAT,MANOJ PARBAT,NILESH PARBAT,PARBAT PUNA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2377	CA/2739/2019	28/11/2019	MULU NATHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2378	CA/2740/2019	25/11/2019	HAMMIER JETHSUR CHAVDA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2379	CA/2741/2019	25/11/2019	RAJA VALA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2380	CA/2742/2019	21/10/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	GORDHANBHAI MANUBHAI BABARIYA,	MS KRISHNA M DESAI
2381	CA/2743/2019	16/09/2019	WATER AND SANITATION MANAGEMENT ORGANIZATION (WASMO),	MR DG CHAUHAN	MANISH AMRUTLAL PATEL,	
2382	CA/2744/2019	16/09/2019	WATER AND SANITATION MANAGEMENT ORGANIZATION (WASMO),	MR DG CHAUHAN,RONAK D CHAUHAN	HARGOVANBHAI SHANKARBHAI PATEL,	
2383	CA/2745/2019	16/09/2019	WATER AND SANITATION MANAGEMENT ORGANIZATION (WASMO) THRU BHARAT BALKRISHNA SOMANI,	MR DG CHAUHAN,RONAK D CHAUHAN	RAJENDRA KANTILAL PATEL,	
2384	CA/2746/2019	16/09/2019	WATER AND SANITATION MANAGEMENT ORGANIZATION (WASMO) THRU BHARAT BALKRISHNA SOMANI,	MR DG CHAUHAN,RONAK D CHAUHAN	JAYDEEP R MEHSURIA,	
2385	CA/2752/2019	27/01/2020	MEHSANA DISTRICT CO. OP. MILK PRODUCERS UNION LTD,	MR. AMAN K SHAH	THE DY. COMMISSIONER OF INCOME TAX, MEHSANA CIRCLE,	RULE SERVED BY DS
2386	CA/2760/2019	21/10/2019	CHUNIYABHAI DHANJIBHAI BHURIYA,	MR P C CHAUDHARI	EMPLOYER DHIRUBHAI PATEL,EMPLOYER VINUBHAI PATEL,EMPLOYER ZAVERBHAI PATEL,EMPLOYER CHATURBHAI VICCHULBHAI PATEL	RULE SERVED
2387	CA/2761/2019	14/11/2019	SHAIL PIYUSHBHAI PARIKH,	MR PRADEEP R MISHRA	JAGDISH CHAUDHARY SHYOKRAM,LALARAM S/O GHASIRA,NATIONAL INSURANCE COMPANY LTD,HAROVINDBHAI M PATEL,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MR. ALKESH N SHAH
2388	CA/2762/2019	13/03/2020	VRUTIKABEN W/O AKSHAYKUMAR PATEL AND D/O ASHISHKUMAR BIPINBHAI PATELL,	A B PATEL	AKSHARKUMAR RAMESHBHAI PATEL,	RULE UNSERVED
2389	CA/2764/2019	13/12/2019	YUSUFBHAI KASAMBHAI MAHAMADBHAI,RIYANABEN YUSUFBHAI KASAMBHAI PINDHARA	MR AMIT C NANAVATI	MUKUNDBHAI APPAJIBHAI,UNION OF INDIA	,RULE SERVED
2390	CA/2765/2019	14/11/2019	GUJARAT ALKALIES AND CHEMICALS LIMITED,	MR DHAVAL SHAH	THE COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, BHARUCH,ADDITIONAL COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, BHARUCH	MR ANKIT SHAH
2391	CA/2766/2019	05/09/2019	LAKHA PARBAT,RAIMALBHAI PARBATBHAI	MR NITIN M AMIN,MR SANJAY M AMIN	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILIATION (IRRIGATION) DEPARTMENT,EXECUTIVE ENGINEER	
2392	CA/2767/2019	06/09/2019	AMRAJI MAFAJI THAKOR @ AMRATBHAI MASRUJI MAKWANA,	KAASH K THAKKAR	SHANTUBHAI DILIPBHAI KHAMBHLA,NEW INDIA ASSURANCE CO. LTD	
2393	CA/2769/2019	29/11/2019	SHUSHILABEN RAMESHBHAI ANSARI,KYUR RAMESHBHAI ANSARI,MINOR HIMANSHI RAMESHBHAI ANSARI,LAKHAMAJI MONAJI ASARI,MANGUBEN ALIAS MANGLIBEN LAKHAMAJI ASARI	MR.HIREN M MODI	GAMETI KANTILAL NATHUJI,ORIENTAL INSURANCE COMPANY LTD,CHANDULAL RUPSI BANGA,NATIONAL INSURANCE COMPANY LTD	RULE SERVED
2394	CA/2772/2019	19/11/2019	MUNAFBHAI HAJI GANIBHAI VORA,	MR BAIJU JOSHI	SHRI RAM TRANSPORT FINANCE CO LTD,RAJESHBHAI ISHWARBHAI MAKHEJA	MR MANISH J PATEL,MR. NITESH G JAIN
2395	CA/2773/2019	13/11/2019	RAVINDRA TULSIRAM MANAVAT,	MS POOJA H HOTCHANDANI,MR PRADEEP R MISHRA	THE NEW INDIA ASSURANCE CO. LTD.,SALIM BUDDHEKHAN MANSURI	,MR KV GADHIA
2396	CA/2774/2019	09/09/2019	BHUPENDRABHAI LALJIBHAI AADESARA,	MR VIRAL J DAVE	EXECUTIVE ENGINEER,NEW INDIA INSURANCE CO. LTD (R.O),ZAHIR HUSSAIN ANWARBHAI MUSLIM,MURTAJAKHAN HAIDARKHAN PATHAN,ORIENTAL INSURANCE CO. LTD. (HUB)	
2397	CA/2776/2019	16/01/2020	ANIL UTTAM SAPKADE,	MR NK MAJMUDAR	ANITA ANIL SAPKADE,PIYUSH ANIL SAPKADE,VANSH ANIL SAPKADE	
2398	CA/2778/2019	16/12/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	NARANBHAI AMBALAL PATEL,THE SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS,SERVED BY AFFIX(N)
2399	CA/2779/2019	20/11/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	LALBHAI KISHORBHAI PATEL,THE SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2400	CA/2780/2019	20/11/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL PUNJABHAI TRIBHOVANBHAI,THE SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS
2401	CA/2781/2019	30/09/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	SOMABHAI JETHALAL PATEL,THE SPECIAL LAND ACQUISITION OFFICER	NOTICE SERVED BY DS
2402	CA/2782/2019	19/09/2019	THANGADH MUNICIPALITY,	MR DEEPAK P SANCHELA	MAJUR MAHAJAN SANGH,LABOUR COURT	RULE SERVED BY DS
2403	CA/2783/2019	02/12/2019	HUSEN HINGORA SAMA,	NISHIT A BHALODI	GULAM ABHERAJ SAMA,BHILAL ABHERAJ SAMA,ICICI LOMBARD GEN. INSURANCE CO. LTD,DIPAKKUMAR BABULAL SANGHVI,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD,MR CHIRAYU A MEHTA
2404	CA/2784/2019	11/03/2020	MOHAMMADHANIF YASINBHAI MALEK,MAHERAJBIBI MOHAMMADHANIF MALEK,SALIM MOHAMMADHANIF MALEK,SAKIL MOHAMMADHANIF MALEK,SAMAD MOHAMMADHANIF MALEK	(CHETANKUMAR K SHAH)	SHANKARBHAI MAGANBHAI ODE,BHAVNABEN KANUBHAI GOSAI,BHARTI AXA GENERAL INSURANCE CO. LTD	RULE SERVED,MS KIRTI S PATHAK
2405	CA/2785/2019	12/09/2019	THE UNITED INDIA INSURANCE CO LTD,	MR RATHIN P RAVAL	JHINIBEN DAYARAMBHAI THAKOR,JAGDISH DAYARAMBHAI THAKOR,AMARSINH DAYARAMBHAI THAKOR,BHARTIBEN DAYARAMBHAI THAKOR,AMRATBEN DAYARAMBHAI THAKOR,MAVJIBHAI DAYARAMBHAI THAKOR,PANIBEN MAVJIBHAI THAKOR,THAKOR VAJAJI CHAMANJI,KHERUNBEN IBRAHIMBHAI DANTROLIYA,SAUQATALI IBRAHIMBHAI DANTROLIYA,MOHAMMAD HANIF IBRAHIMBHAI DANTROLIYA	
2406	CA/2787/2019	10/12/2019	YOGENDRABHAI SHAMBHUDAN GADHAVI,	MR AB GATESHANIYA	TWINKALBA SHANTIDAN GADHAVI,	SERVED BY AFFIX. (R)
2407	CA/2793/2019	21/11/2019	RAJENDRAKUMAR BABULAL PRAJAPATI,	SHASHVATA U SHUKLA	SANGITABEN RAJENDRAKUMAR PRAJAPATI,	MR NAYAN D PAREKH
2408	CA/2796/2019	14/11/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	M/S PARSHWA TRADING COMPANY,	RULE SERVED
2409	CA/2797/2019	11/03/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	M/S J.M.B. ADVERTISING,	DS AFF.NOT FILED (R)
2410	CA/2798/2019	31/01/2020	PRITIBEN SUNILKUMAR GAGLANI,DRASHTI SUNILKUMAR GAGLANI,PARAM SUNILKUMAR GAGLANI	MR KV SHELAT	JEET HITENDRAKUMAR MANDAVIYA,	RULE SERVED
2411	CA/2802/2019	12/09/2019	RUKIYABEN IQBALBHAI RAYMA,MINOR UMARFARUK IQBALBHAI RAYMA,MINOR SAMIRBANU IQBALBHAI RAYMA,MINOR MADINABANU IQBALBHAI RAYMA,ALIMAMAD UMARBHAI RAYMA,AISABEN ALIMAMAD RAYMA	MR.HIREN M MODI	NARENDRAGAR PREMGAR GOSWAMI,NILESH CHHAGANBHAI CHAUHAN,IFFCO TOKIYO GENERAL INSURANCE COMPANY LTD	
2412	CA/2803/2019	19/11/2019	KAMLESHKUMAR HARIDAS AHEERWAR,USHADEVI KAMLESHKUMAR AHEERWAR	MR MRUGEN K PUROHIT	SHRIPAT KALICHARAN CHAUDHARY,DHANDEVI SHRIPAT CHAUDHARY,MANUBHAI CHAUDHARY	NOTICE SERVED BY DS
2413	CA/2805/2019	12/09/2019	NATIONAL LABOUR UNION,	MR TR MISHRA	OIL AND NATURAL GAS CORPORATION LTD., AHMEDABAD ASSET,K.P.VERMA,DYNAMIC RESOURCES,D.B.ENTERPRISES,ASK ME LAB CON SERVICES (P) LTD.,MAX VIGIL SECURITY PVT. LTD.,LION MANPOWER SOLUTIONS PVT. LTD.,GOVT. OF INDIA,CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT, AHMEDABAD	,MR KUNAN B NAIK
2414	CA/2806/2019	13/03/2020	CHETNABEN PRAVINBHAI PATEL,AVKASHBHAI PRAVINBHAI PATEL,DEVKARANBHAI PUNJABHAI PATEL,JOYATIBEN DEVKARANBHAI PATEL	MR DAIFRAZ HAVEWALLA	MUKESHKUMAR MAGARAM CHAUDHARY,SARASWATI CONSTRUCTION CO,UNITED INDIA INSURANCE CO LTD	DS AFF.NOT FILED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
2415	CA/2809/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HEMRAJBHAI AJAMALBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2416	CA/2810/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF LATE MEGHJIBHAI HARDASBHAI BABIBEN MEGHJIBHAI,	RULE SERVED
2417	CA/2811/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI CHOTHABHAI HARDASBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA

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2418	CA/2812/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI PUNJABHAI JODHABHAI,RABARI RAKHUBEN JODHABHAI	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2419	CA/2814/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL AGARABHAI PANABHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2420	CA/2815/2019	04/10/2019	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	JANBAI IBRAHIMSHA SHEKH W/O IBRAHIMSHA OSMANSHA SHEKH,SALMA IBRAHIMSHA SHEKH D/O IBRAHIMSHA OSMANSHA SHEKH,RUKSHANA IBRAHIMSHA SHEKH D/O IBRAHIMSHA OSMANSHA SHEKH,MUMTAZ IBRAHIMSHA SHEKH D/O IBRAHIMSHA OSMANSHA SHEKH,SADAMHUSSAIN IBRAHIMSHA SHEKH S/O IBRAHIMSHA OSMANSHA SHEKH,HUSAINSHA IBRAHIMSHA SHEKH S/O IBRAHIMSHA OSMANSHA SHEKH,KARIMSHA KASAMSHA SHAIYAD	UNSERVED EXPIRED (R),NISHIT A BHALODI
2421	CA/2816/2019	12/09/2019	JITENDRAKUMAR PARSOTTAMBHAI PARMAR,DAKSHABEN JITENDRAKUMAR PARMAR	NISHIT A BHALODI	MAZHARHUSAIN MOHAMMADHUSAIN MALEK,RAHULKUMAR RAMESHBHAI PARMAR,ICICI LOMBARD GENERAL INSURANCE CO. LTD	
2422	CA/2818/2019	12/09/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VIJAYBHAI JINABHAI LUHAR,AKHTARHUSEN MAHEBUBMIYA MALEK,RAMESHBHAI BABUBHAI ROHIT,BHARATBHAI BUDHABHAI SOLANKI,THE HDFC INSURANCE COM. LTD	
2423	CA/2820/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,	GOVERNMENT PLEADER	LEGAL HEIRS OF LATE PATEL RASANGBHAI BHIKHABHAI,PATEL MONABEN RASANGABHAI,PATEL VANABHAI RASANGABHAI,PATEL DANABHAI RASANGABHAI,PATEL MANJUBEN RASANGABHAI	RULE NOT RECD BACK,MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2424	CA/2821/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,	GOVERNMENT PLEADER	PATEL RAVJIBHAI BHIKHABHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2425	CA/2822/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,	GOVERNMENT PLEADER	PATEL KARSHANBHAI VASABHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2426	CA/2823/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,	GOVERNMENT PLEADER	PATEL RAGHNATHBHAI MAHADEVBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2427	CA/2828/2019	26/12/2019	UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	VELJIBHAI PANCHABHAI THAKOR,THAKOR VAJAJI CHAMANJI,KHERUNBEN IBRAHIMBHAI DANTROLIYA,SOKATALI IBRAHIMBHAI DANTROLIYA,MOHAMMAD HANIF IBRAHIMBHAI DANTROLIYA	RULE UNSERVED,TATVDEEP J JANI,MR SHAIVAL M PATEL
2428	CA/2829/2019	26/12/2019	UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	VAGHUJI ALIAS VAJAJI CHAMANJI THAKOR,KHERUNBEN IBRAHIMBHAI DANTROLIYA,SOKATALI IBRAHIMBHAI DANTROLIYA,MOHAMMAD HANIF IBRAHIMBHAI DANTROLIYA	RULE SERVED,RULE UNSERVED,TATVDEEP J JANI
2429	CA/2830/2019	15/11/2019	INDIAN OIL CORPORATION LIMITED(IBP DIVISION),DIVISIONAL MANAGER,GENERAL MANAGER	,M R BHATT & CO.,MUNJAAL M BHATT	HITESHKUMAR KANCHANBHAI PATEL,VIKASKUMAR KANCHANBHAI PATEL	MR HR PRAJAPATI
2430	CA/2831/2019	17/09/2019	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	THAKOR KESHARBEN JESANGJI,THAKOR TEJALBEN WD/O MAHESHJI JESANGJI,MINOR THAKOR VISHAL MAHESHJI,MINOR THAKOR HARDIK MAHESHJI,KARNA BHUPENDRAKUMAR TRIVEDI,BHUPENDRAKUMAR GANPATLAL TRIVEDI	
2431	CA/2834/2019	29/11/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT JETHABHAI LAGDHIRBHAI,	RULE SERVED

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2432	CA/2835/2019	16/10/2019	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF JORABHAI BHAGVANBHAI PATEL,KALIDAS JORABHAI PATEL,AMBABEN JORABHAI PATEL,SHARDABEN JORABHAI PATEL,DAHIBEN NATHABHAI PATEL,SANJAYBHAI NATHABHAI PATEL,KUSUMBEN NATHABHAI PATEL	,RULE SERVED
2433	CA/2837/2019	29/11/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT PIRABHAI VELABHAI,	RULE SERVED
2434	CA/2840/2019	27/01/2020	STATE OF GUJARAT,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	LEGAL HEIRS OF DECEASED MOHANBHAI KUTHIYABHAI GAMIT,TARABEN MOHANBHAI GAMIT,SHOBHANABEN MOHANBHAI GAMIT,SUNILBHAI MOHANBHAI GAMIT,ROHITKUMAR MOHANBHAI GAMIT	,MR NIKUNT K RAVAL,VIDIT S SHARMA
2435	CA/2841/2019	27/01/2020	STATE OF GUJARAT,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI RAMABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
2436	CA/2843/2019	20/01/2020	GUJARAT URBAN DEVELOPMENT CO. LTD.,	MR B S SOPARKAR	DEPUTY COMMISSIONER OF INCOME TAX,	RULE SERVED BY DS
2437	CA/2847/2019	16/10/2019	RAJESHBHAI MULJIBHAI VASAVA,KAPILABEN RAJESHBHAI VASAVA	MR R G DWIVEDI	KEHARSING BANSI BAJANIYA,RAZAKBHAI TAIYABBHAI DODHIYA,ORIENTAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED
2438	CA/2848/2019	12/12/2019	RANJANBA WD/O JASHVANTBHAI ALIAS JASHUBHA SONSINH ZALA,JAYAKUNVARBA JASHVANTBHAI ALIAS JASHUBHA SONSINH ZALA,JAYENDRASINH JASHVANTBHAI ALIAS JASHUBHA SONSINH ZALA,SEJALKUMARI JASHVANTBHAI ALIAS JASHUBHA SONSINH ZALA,SHAILENDRASINH JASHVANTBHAI ALIAS JASHUBHA SONSINH ZALA	MR VAIBHAV N SHETH	SURYAVIRSINH HARSHCHANDRASINHJI PARMAR,PATIDAR CHANDRAKANT POPATLAL,ORIENTAL INSURANCE COMPANY LTD	RULE SERVED,MADANSINGH O BAROD
2439	CA/2850/2019	06/03/2020	DIVISIONAL CONTROLLER GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MS SEJAL K MANDAVIA	SAKURABIBI WD/O YUSUF ISMAIL PATHAN,SAKINABIBI D/O YUSUF PATHAN,AABID YUSUF PATHAN,YASMINBANU YUSUF PATHAN,SALMABANU YUSUF PATHAN,KUBRABANU YUSUF PATHAN,FATIMABIBI YUSUF PATHAN,ISMATAIL YUSUF PATHAN	RULE SERVED
2440	CA/2851/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANBI MUKESH BHAGVAN,KANBI BHAGVANJI JETHAJI,KANBI VAGHAJI BHAGVANJI	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2441	CA/2852/2019	17/12/2019	M/S SAAKEN ALLOYS PVT. LTD,	MR D K TRIVEDI	ITO, WARD - 8 (1), AHMEDABAD,	(MRS MAUNA M BHATT)
2442	CA/2853/2019	17/12/2019	M/S SAAKEEN ALLOYS PVT. LTD,	MR D K TRIVEDI	I.T.O. WARD - 8(1), AHMEDABAD,	(MRS MAUNA M BHATT)
2443	CA/2854/2019	13/09/2019	MANHARBA WD/O BALVANTSINH GOHIL,DIMPALBA BALVANTSINH GOHIL,DHARAMRAJSINH ALIAS DHARAMDIPSINH BALVANTSINH GOHIL	MR JM BAROT	RAJESHBHAI RATILAL PANCHAL,MUKHTYAR AHMED SULEMAN PATADIYA,TATA AIG GENERAL INSURANCE COMPANY LIMITED,NANUBHAI BECHARBHAI MAKVANA,NATIONAL INSURANCE COMPANY LIMITED	
2444	CA/2855/2019	26/11/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA ISHVARBHAI SELSINH,	NOTICE SERVED
2445	CA/2856/2019	16/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANBI RAMABHAI PARBATJI,KANBI KARSHANBHAI PARBATJI	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2446	CA/2857/2019	18/09/2019	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	VELJI RAVJI AHIR,ARVINDBHAI SHAMJIBHAI,VISHAL ROADLINES PROPRIETOR KALUBHA GOVINDJI DARBAR,KARA RATA GAGAL	
2447	CA/2858/2019	16/10/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHANTIBEN POLABHAI GADHE S/O PRAVINBHAI POLABHAI GADHE,SONIBEN POLABHAI GADHE S/O PRAVINBHAI POLABHAI GADHE,NAYANBHAI SURANGBHAI DANGAR	RULE SERVED,APURVA K JANI
2448	CA/2860/2019	18/09/2019	NAVINBHAI FOGATBHAI SADHU,	KAASH K THAKKAR	CHAMPAKBHAI SOMABHAI GOSWAMI,SOMABHAI MOTIBHAI GOSWAMI,THE ORIENTAL INSURANCE COMPANY LTD	

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2449	CA/2861/2019	11/09/2020	DILIPSINH NAVUJI CHAVDA,KOKILABEN DILIPSINH CHAVDA	MR.HIREN M MODI	BABUJI NATHUJI THAKOR,VINODKUMAR TRIKAMLAL PATEL,UNITED INDIA INSURANCE CO.LTD.	,RULE UNSERVED,MR VIBHUTI NANAVATI
2450	CA/2862/2019	18/09/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	DIVYABEN BHUPESHBHAI HARIYANI,MINOR NIDHIBEN BHUOESHBHAI HARIYANI,MINOR MAYANKBHAI BHUPESHBHAI HARIYANI,GUNVANTIBEN PRABHUDAS HARIYANI,MEHULBHAI HAMIRBHAI JALU	
2451	CA/2863/2019	29/11/2019	ALPESHBAHI BATHUJI SOLANKI,	MR. BHAVIK P SHAH	KANTABEN ALPESHBHAI SOLANKI,	MS URMILA N DESAI
2452	CA/2867/2019	09/01/2020	HINAL JANAKBHAI PAREKH,	MR.HIREN M MODI	PAWANKUMAR SHANKARLAL SHUKLA,ASHITBHAI NATWARLAL SHAH,BAJAJ ALLIANZ INSURANCE CO.LTD.	RULE UNSERVED,MS KIRTI S PATHAK,MS AARTI S TIWARI
2453	CA/2869/2019	03/12/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX,	MR.VARUN K.PATEL	GUJARAT CO OP MILK MARKETING FEDERATION LTD,	NOTICE SERVED BY DS
2454	CA/2871/2019	19/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S DISHMAN PHARMACEUTICALS AND CHEMICALS LTD,	MS VAIBHAVI K PARIKH
2455	CA/2872/2019	19/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S ADANI INFRASTRUCTURE AND DEVELOPMENT PVT LTD,	RULE SERVED BY DS
2456	CA/2873/2019	19/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S ADANI INFRASTRUCTURE AND DEVELOPMENT PVT LTD,	RULE SERVED BY DS
2457	CA/2874/2019	19/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX 1,	(MRS MAUNA M BHATT)	M/S DISHMAN PHARMACEUTICALS AND CHEMICALS LTD,	MS VAIBHAVI K PARIKH
2458	CA/2877/2019	01/09/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,THE DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SANJAYBHAI MAHENDRABHAI VYAS ADMINISTRATOT AND POA MAHENDRAKUMAR SHANTILAL VYAS,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2459	CA/2880/2019	13/09/2019	BHAGIRATHSINH TEMUBHA JADEJA,RAJESH KANTILAL MAKAWANA,ANIL NATVARLAL RATHO,BHARAT SHANTIAL BARBHAYA,GULAMHUSHEN SULEMAN SUMRA,LATE JETHALAL VASTABHAI PARMAR SINCE DECD THROUGH LHR,BIPIN LAXMANBHAI CHOVATIA,RAMABEN JETHALAL PARMAR,ASHOK KANJIBHAI PARMAR,SIDDHARJSINH DILUBHA JADEJA,NAGJI GHELA DHRANGIA,ASHOK KANAIYALAL KANABAR,RAGHUVIRSINH DILUBHA JADEJA,DASHRATHSINH SATUBHA JADEJA,BHARATSINH POPATBHA JADEJA,MANOJ LAXMANBHAI SUMBAD,MANHARSINH MAHIPATSINH JADEJA,NIMISH YAGNESHCHANDRA NANAVATI,REVTHUBHA KALUBHA JADEJA,GIRIRAJSINH MANGALSINH JADEJA,BAHADURSINH BACHUBHA JADEJA,RAJENDRASINH MANGALSINH JADEJA,JAYENDRASINH BACHUBHA JADEJA,BIPIN NATVARLAL GOTECH,VISHNUSINH MOHABASINH JADEJA,BHARATSINH TAPUBHA JADEJA,SHAMRAJ VISHALBHAI KHAMBHLA,NOUTAM DEVRAJ GAMI,SHIVUBHA JETHIJI JADEJA,SANJAY GORDHANDAS GAUDANA,BHKHUBHA JUVANSINH JADEJA,ARJAN MANA VALA,BIJAL BABULAL DHULIA,BHIMSI MANDA VALA,DIPSANG JESANG JADEJA,BHIMSI DEVAYAT RAM,BHARAT LAXMANBHAI SOLANKI,MANSUKH KADVA MERUDA,HASMUKH GIRDHARLLA VAGHELA,LAXMAN RAMSI CHANDERA,MANUBHA GOVUBHA JADEJA,ABDUL ALLARAKHA BHADARKA,BHUPENDRA KASHANDAS RAITHTHA,HIRA JIVA RAM,JAYANT MANILAL GOKHANI,MOHAMAD HUSAIN KABIRANI,VANRAJSINH BACHUBHA JADEJA,DANA GOVIND MERUDA,ARVINDSINH RANJITSINH GOHIL,LAKHA PUNJA RAM,MAHMAD ISMAIL ISAKANI,NATVARGIRI KASHIGIRI GOSWAMI,BECHAR KHIMA MAKVANA,SAJUBHA CHANDUBHA JADEJA,DANA RAM SING RATHOD,LAKHDIRSINH BHIKHUBHA JADEJA,HARSHUKHGIRI ARJANGIRI,NARENDASINH CHANUBHA JADEJA,GULABSA JUMASA BANVA,RAMA NONGHA TOYTA,ABDULRAJAK JUSAB SANDHI,KISHANBHATHI GIRDHRBHARTI GOSWAMI,KANA MESUR SODHIA,DHARMISHTHA CHIRAG VYAS,MANAND MESUR SODHIA,ARVINDBHAI HARMANBHAI PATEL,KESHARISNGH KALUSINGH CHAUHAN	MS VIDHI J BHATT	STATE OF GUJARAT,GULAMHUSEN SULEMAN SUMRA,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,STATE OF GUJARAT,GUJARAT PANI PURVATHA ANE GUTTER VYAVASTHA BOARD KARMACHARI/ADHIKHARI MANDAL,DHARMESHBHAI HARSAHDRAI BHATT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2460	CA/2881/2019	13/09/2019	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATJI NENAJI THAKOR,RATNAJI JENAJI THAL	
2461	CA/2883/2019	09/03/2020	ABHAYKUMAR KANAIYALAL GADIA,	MR MOHSIN M HAKIM	VINODCHANDRA MANEKLAL RANA,THE NEW INDIA INSURANCE CO. LTD,HARISCHANDRA RUGNATHSINH SOLANKI,RUGNATHSINH LAXMANSINH SOLANKI,NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR. ALKESH N SHAH
2462	CA/2884/2019	15/11/2019	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ANANDBEN VIKRAMSINH RAULAJI,RAMESHBHAI KHASIRAV GAGDE,IQBAL IBRAHIMBHAI PATEL,VIKRAMSINH DALPATSINH RAULAJI,RAVINDRABHAI VEDPALBHAI YADAV,BAJAJ ALLIANZ GEN. INS. CO. LTD,A/S MOTORS	RULE SERVED
2463	CA/2885/2019	17/09/2019	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	ABDULKHAN JAMILKHAN PATHAN,ABIDABEGUM ABDULKHAN PATHAN,DASHRATHBHAI CHHANABHAI CHAUHAN KOLIPATEL,CHHANABHAI ARJANBHAI KOLIPATEL	

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2464	CA/2886/2019	22/10/2019	THE NEW INDIA ASSURANCE COMPANY LTD BHAVNAGAR,	MR KV GADHIA	GOPIBEN KANJIBHAI W/O HARESHBHAI TRIKAM MAKWANA,DERAIYA RAJAK SULEMAN,FARUMIYA RASULMIYA SHAIKH	,RULE SERVED,MRS NISHA M PARIKH,HCLS COMMITTEE
2465	CA/2887/2019	16/09/2019	PATEL BHAVNABEN WD/O. PANKAJBHAI HIRABHAI PATEL,PATEL MAYANKKUMAR PANKAJBHAI	HEMANG S BHARWAD,MR. KIRTAN H MISTRY	BHARATBHAI AMRABHAI PAGI,PATEL HARESHBHAI DHULABHAI,UNITED INDIA INSURANCE COMPANY LIMITED	
2466	CA/2888/2019	16/09/2019	PATEL VARSHABEN DAHYABHAI,PATEL DAHYABHAI VIRABHAI,MINOR ANJALI D/O DAHYABHAI VIRABHAI THROUGH FATHER, DAHYABHAI V PATEL	HEMANG S BHARWAD,MR. KIRTAN H MISTRY	BHARATBHAI AMRABHAI PAGI,PATEL HARESHBHAI DHULABHAI,UNITED INDIA INSURANCE COMPANY LIMITED	
2467	CA/2889/2019	17/09/2019	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	THAVRIBEN KALABHAI PARMAR,AMRABHAI SABUBHAI DUNGAICHA	
2468	CA/2890/2019	13/12/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SONAJI VANAJI THAKARDA,MAHENDRASINH PRATAPSINH RATHOD	RULE SERVED,MR MOHSIN M HAKIM
2469	CA/2891/2019	16/09/2019	SHANKARBHAI FULJIBHAI VASAVA SINCE DIED, THROU HIS LEGAL HEIR PUNJABHAI SHANKARBHAI VASAVA,	MR RAMNANDAN SINGH	GUJARAT REVENUE TRIBUNAL,KESURBHAI JIVABHAI VASAVA SINCE DIED THROU HIS LEGAL HEIR KAMLABEN KESURBHAI VASAVA	
2470	CA/2892/2019	16/09/2019	PUNJABHAI SHANKARBHAI (FULJIBHAI) VASAVA,	MR RAMNANDAN SINGH	GUJARAT REVENUE TRIBUNAL,DEPUTY COLLECTOR(LAND REFORMS),MAMLATDAR AND ALT,VASAVA MANIBEN KESURBHAI,VASAVA BABIBEN KESURBHAI,VASAVA PARVATIBEN MULJIBHAI,VASAVA JASHUBHAI MULJIBHAI,PARIKH LAXMIDAS GOKALDAS,VASAVA KESURBHAI JIVABHAI SINCE DIED THRU Legal Heir,VASAVA GULABBHAI MULJIBHAI,VASAVA HANSABEN MULJIBHAI,VASAVA MINABEN MULJIBHAI,VASAVA RANJITBHAI PARAGBHAI	
2471	CA/2893/2019	18/09/2019	STATE OF GUJARAT,COMMISSIONER OF SCHOOL,	GOVERNMENT PLEADER	GAURAV MAHESHCHANDRA YADAV,GUJARAT EDUCATIONAL INSTITUTIONS SERVICED TRIBUNAL, AHMEDABAD,MANAGING TRUSTEE, SHRI SARVODAY EDUCATION TRUST,PRERNA HINDI HIGHER SECONDARY SCHOOL,	,MR RV DESHMUKH
2472	CA/2894/2019	13/09/2019	STATE OF GUJARAT,COMMISSIONER OF MID-DAY MEALAND SCHOOL,DISTRICT EDUCATION OFFICER,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	MANAGER,CHIMANBHAI PRABUDAS PATEL	
2473	CA/2895/2019	26/09/2020	SHRI RAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	HANSABEN ASHOKBHAI RAVAL,HITESHKUMAR ASHOKBHAI RAVAL,ARIFBHAI SHAFIBHAI MANSURI,IMRANBHAI RAFIKBHAI ALAD,LH OF DECD BAVAJIBHAI NARSINHBHAI PATEL,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,MANJULABEN BAVJIBHAI PATEL,ISHWARBHAIC BAVJIBHAI PATEL,MANUBHAI BAVJIBHAI PATEL,BHASKERBHAI BAVJIBHAI PATEL	,RULE SERVED,MR VIBHUTI NANAVATI,MR R G DWIVEDI,MS POOJA H HOTCHANDANI,MR PRADEEP R MISHRA
2474	CA/2896/2019	16/09/2019	HEIRS OF DECEASED AHIR PALA LAKHMAN,LADUBEN PALABHAI,DAYALBHAI PALABHAI,KARSANBHAI PALABHAI,HARESHBHAI PALABHAI	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2475	CA/2897/2019	26/09/2020	SHRI RAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	HANSABEN ASHOKBHAI RAVAL,ARIFBHAI SHAFIBHAI MANSURI,IMRANBHAI RAFIKBHAI ALAD,LH OF DECD BAVAJI NARSHIBHAI,CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,MANJULABEN BAVJIBHAI PATEL,ISHWARBHAI BAVJIBHAI PATEL,MANUBHAI BAVJIBHAI PATEL,BHASKERBHAI BAVJIBHAI PATEL	,RULE SERVED,MR VIBHUTI NANAVATI,MR R G DWIVEDI,MS POOJA H HOTCHANDANI,MR PRADEEP R MISHRA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2476	CA/2902/2019	10/10/2019	DHARMESHBHAI HARSAHDRAI BHATT,	MS VIDHI J BHATT	STATE OF GUJARAT,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,STATE OF GUJARAT,GUJARAT PANI PURVATHA ANE GUTTER VYAVASTHA BOARD KARMACHARI/ADHIKHARI MANDAL	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW
2477	CA/2904/2019	18/09/2019	INDUBEN WD/O JASWANTGIR GOSAEE,CHINTAN JASWANTGIR GOSAEE,NANDABEN WD/O NANGIR GOSAEE,DIWALIBEN WD/O NANGIR GOSAEE,NANGIR CHAMPAGIR GOSAEE	MR. HEMAL SHAH	ISHAK MOHAMMED DURVESH,AASIF ABDULRASHID MANSURI,NATIONAL INSURANCE CO. LTD	
2478	CA/2905/2019	17/10/2019	DEVUBEN W/O RAVJIBHAI MAVJIBHAI GOYAL (PARMAR),JYOTSNABEN RAVJIBHAI GOYAL (PARMAR),JAGRUTIIBEN RAVJIBHAI GOYAL (PARMAR),MANISHBHAI RAVJIBHAI GOYAL (PARMAR),YOGESHBHAI RAVJIBHAI GOYAL (PARMAR)	MR SANDIP C SHAH	JESINGBHAI RAMABHAI SENVA,GUJARAT STATE ROAD TRANSPORT CORPORATION,SIPAI YASINMIYA BHIKHUMIYAN,RUSTAMMIYAN BACHUBHAI SAIYED	RULE NOT RECD BACK,RULE SERVED
2479	CA/2906/2019	07/02/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAGHUBHAI KESHABHAI PRAJAPATI,SANKABHAI JAGDISHBHAI PATEL	RULE SERVED,MR JM BAROT
2480	CA/2907/2019	07/02/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAGHUBHAI KESHABHAI PRAJAPATI,SANKABHAI JAGDISHBHAI PATEL	RULE SERVED
2481	CA/2909/2019	07/02/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	BHURSINGBHAI ALIAS BHURALAL HATHILA(BHIL),KRISHNABHAI BHURSINGBHAI HATHILA(BHIL),MINOR GOVIND BHURSINGBHAI HATHILA (BHIL),IKBALBHAI ISHABHAI DAL,KADARBHAI HABIBBHAI JETHA	RULE NOT RECD BACK,RULE SERVED
2482	CA/2910/2019	18/09/2019	MANJULABEN WD/O DALABHAI GAJABHAI MALI,NITINBHAI DALABHAI MALI,NEHABEN D/O DALABHAI MALI,GAJABHAI DHUDABHAI MALI,SHANTIBEN W/O GAJABHAI DHULABHAI MALI	MR MAKBUL I MANSURI	KHETABHAI BHAGVANBHAI MALI,THE NEW INDIA INSURANCE CO. LTD	
2483	CA/2911/2019	29/11/2019	RAMILABEN AMBUBHAI PARMAR L.H. OF DCED AMBUBHAI PARSOTTAMBHAI PARMAR,DHARMESHBHAI AMBUBHAI PARMAR,ALPESHBHAI AMBUBHAI PARMAR	MR.HIREN M MODI	HEMABHAI @ BHIMABHAI GORAD,JUSABBHAI IBRAHIMBHAI LAKHA,ICICI LOMBARD INSURANCE COMPANY,MANAHARBHAI CHHOTUBHAI CHAUDHARY,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED,UNSERVED EXPIRED (R),MR CHIRAYU A MEHTA
2484	CA/2915/2019	16/09/2019	SHANKARBHAI LALLUBHAI VAGHADIYA,BABLIBEN LALLUBHAI VAGHADIYA,SHANTABEN LALLUBHAI VAGHADIYA,BHAGUBHAI LALLUBHAI VAGHADIYA	MR ANIL C THAKORE	STATE OF GUJARAT,SPECIAL SECRETARY (APPEALS),DISTRICT COLLECTOR,DEPUTY COLLECTOR OFFICER,CIRCLE OFFICER,SAMARSINH MAGANBHAI BARIYA,NITINBHAI GORDHANBHAI PATEL,MAHESHBHAI GORDHANBHAI PATEL	
2485	CA/2916/2019	16/09/2019	KARSANBHAI BADHABHAI,HEIRS OF DECEASED SOMABHAI BADHABHAI,RAJIBEN SOMABHAI,RAMESHBHAI SOMABHAI	MR NITIN M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2486	CA/2917/2019	19/10/2019	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER	KITITKUMAR M PUROHIT,	MR HARDIK H PANDIT
2487	CA/2918/2019	16/09/2019	THE UNITED INDIA INSURANCE COMPANY LTD THRO ITS AUTHORISE SIGNATORY,	(MR MAULIK J SHELAT)	ASHOKBHAI SOMAJI THAKOR,MAHENDRASINH PRATAPSINH RATHOD	
2488	CA/2919/2019	18/10/2019	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	PRATAPSINH JEMALJI JADEJA,VASANTBA PRATAPSINH JADEJA,DHARMENDRASINH PRATAPSINH JADEJA,SAFIMAMAD NURMAMAD GAJAN,HARUN HUSEIN MEMAN	RULE SERVED
2489	CA/2920/2019	14/11/2019	SHAKTI SHIPPING INTERNATIONAL,	MR NIRAV P SHAH	THE COMMISSIONER OF CUSTOMS, KACHCHH,	(MR NIRZAR S DESAI)
2490	CA/2921/2019	11/03/2020	YASIN MOHAMMAD SAFIBHAI KURESHI,	MR RAKESH R PATEL,MS URVASHIDEVI N MISHRA	GANGARAM PRAHLAD CHAUDHARY,DILIPBHAI DHIRUBHAI THUMAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,MOHMMAD MOHSIN MOHD. YUSUF SHAIKH,MOHMMAD HANIF MOHD. IQBAL KURESHI,BHARTI AXA GENERAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED

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2491	CA/2922/2019	11/03/2020	MOHMMAD NAUSHAD MOHMMAD IMTIYAAZ SHAIKH,	MR RAKESH R PATEL,MS URVASHIDEVI N MISHRA	GANGARAM PRAHLAD CHAUDHARY,DILIPBHAI DHIRUBHAI THUMAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,MOHMMAD MOHSIN MOHD. YUSUF SHAIKH,MOHMMAD HANIF MOHD. IQBAL KURESHI,BHARTI AXA GENERAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2492	CA/2923/2019	29/01/2020	CHIEF REGIONAL MANAGER, M/S HINDUSTAN PETROLEUM CORPORATION LIMITED,	MR.MANAN BHATT	SHAKTI ENGINEERING CO,	MALAV M MULANI
2493	CA/2925/2019	19/11/2019	SAKIL BABUBHAI RATHOD,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	RAJESHKUMAR MAHAMMADBHAI SISODIYA,SHRIRAM GENERAL INSURANCE CO LTD,KARAN SINGH BADRILAL,MAHESHCHANDRA DHANSHILALJI ASHVA,RELIANCE GENERAL INSURANCE CO LTD	
2494	CA/2927/2019	17/10/2019	ILABEN MEHULBHAI PARMAR D/O RATILAL CHANABHAI,	HCLS COMMITTEE,MS. JIGNA J SHAH	MEHULBHAI SATISHBHAI PARMAR,	NOTICE SERVED
2495	CA/2928/2019	04/12/2019	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD,GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD	,RC JANI & ASSOCIATE	K G PATEL,	RULE SERVED BY DS
2496	CA/2929/2019	17/10/2019	OIL AND NATURAL GAS CORPORATION LTD,	MR KUNAN B NAIK	TALUKA DEVELOPMENT OFFICER,THE DISTRICT DEVELOPMENT OFFICER	NOTICE NOT RECD BACK,MR HS MUNSHAW
2497	CA/2930/2019	04/02/2020	JAYDIPSINH DEVISINH DABHI,	MR ANKIT SHAH,MR. HARSHAD D BAROT	BHERULAL PRABHUDAYAL TOTLA,UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,MR PALAK H THAKKAR
2498	CA/2933/2019	18/09/2019	HINAL JANAKBHAI PAREKH,	MR.HIREN M MODI	PAWANKUMAR SHANKARLAL SHUKLA,ASHITBHAI NATWARLAL SHAH,BAJAJ ALLIANZ INSURANCE CO.LTD.	
2499	CA/2934/2019	01/09/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,THE DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF SOMABHAI BHAPUBHAI MANCHHI,KANUBHAI SOMABHAI MANCHHI,BUDHABHAI SOMABHAI MANCHHI,RAMABHAI SOMABHAI MANCHHI,SHANTABEN SOMABHAI MANCHHI	UNSERVED EXPIRED (R),DECEASED LITIGANT,MS.DILBUR CONTRACTOR,VIDIT S SHARMA,KURVEN K DESAI
2500	CA/2936/2019	10/10/2019	SHREYANS CHANDRAKANT PATEL,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,SHREE SHRAMJIVI NAGRIK SAHAKARI MANDALI LTD,NAGENDRA L PATEL (ELECTION OFFICER),BHASKAR HIRALAL PATEL,SATISHCHANDRA HARIVALLAV PATEL,HARESH VITHALBHAI PATEL,JAYANTILAL REVANDAS PATEL,JYOTIBEN PARESHKUMAR PATEL,KUSUMBEN BHASKAR PATEL,BHARATBHAI BABUBHAI PATEL,PARESH SHASHIKANT PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SP MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2501	CA/2937/2019	10/10/2019	BHAGIRATHSINH TEMUBHA JADEJA,ANIL NATVARLAL RATHO,BHARAT SHANTIAL BARBHAYA,BIPIN LAXMANBHAI CHOVATIA,ASHOK KANJIBHAI PARMAR,ASHOK KANAIYALAL KANABAR,DASHRATHSINH SATUBHA JADEJA,MANOJ LAXMANBHAI SUMBAD,MANHARSINH MAHIPATSINH JADEJA,REVTHUBHA KALUBHA JADEJA,BAHADURSINH BACHUBHA JADEJA,JAYENDRASINH BACHUBHA JADEJA,VISHNUSINH MOHABASINH JADEJA,SHAMRAJ VISHALBHAI KHAMBHLA,SHIVUBHA JETHIJI JADEJA,BHKHUBHA JUVANSINH JADEJA,BIJAL BABULAL DHULIA,DIPSANG JESANG JADEJA,BHARAT LAXMANBHAI SOLANKI,HASMUKH GIRDHARLLA VAGHELA,MANUBHA GOVUBHA JADEJA,BHUPENDRA KASHANDAS RAITHTHA,JAYANT MANILAL GOKHANI,VANRAJSINH BACHUBHA JADEJA,ARVINDSINH RANJITSINH GOHIL,NATVARGIRI KASHIGIRI GOSWAMI,SAJUBHA CHANDUBHA JADEJA,LAKHDIRSINH BHIKHUBHA JADEJA,NARENDASINH CHANUBHA JADEJA,RAMA NONGHA TOYTA,ABDULRAJAK JUSAB SANDHI,KANA MESUR SODHIA,MANAND MESUR SODHIA,RAJESH KANTILAL MAKAWANA,GULAMHUSHEN SULEMAN SUMRA,LATE JETHALAL VASTABHAI PARMAR SINCE DECD THROUGH LHR,SIDDHARJSINH DILUBHA JADEJA,NAGJI GHELA DHRANGIA,RAGHUVIRSINH DILUBHA JADEJA,BHARATSINH POPATBHA JADEJA,NIMISH YAGNESHCHANDRA NANAVATI,GIRIRAJSINH MANGALSINH JADEJA,RAJENDRASINH MANGALSINH JADEJA,BIPIN NATVARLAL GOTECH,BHARATSINH TAPUBHA JADEJA,NOUTAM DEVRAJ GAMI,SANJAY GORDHANDAS GAUDANA,ARJAN MANA VALA,BHIMSI MANDA VALA,BHIMSI DEVAYAT RAM,MANSUKH KADVA MERUDA,LAXMAN RAMSI CHANDERA,ABDUL ALLARAKHA BHADARKA,HIRA JIVA RAM,MOHAMAD HUSAIN KABIRANI,DANA GOVIND MERUDA,LAKHA PUNJA RAM,MAHMAD ISMAIL ISAKANI,BECHAR KHIMA MAKVANA,DANA RAM SING RATHOD,HARSHUKHGIRI ARJANGIRI,GULABSA JUMASA BANVA,KISHANBHATHI GIRDHRBHARTI GOSWAMI,DHARMISHTHA CHIRAG VYAS,ARVINDBHAI HARMANBHAI PATEL,KESHARISNGH KALUSINGH CHAUHAN	MS VIDHI J BHATT	STATE OF GUJARAT,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,STATE OF GUJARAT,GUJARAT PANI PURVATHA ANE GUTTER VYAVASTHA BOARD KARMACHARI/ADHIKHARI MANDAL,DHARMESHBHAI HARSAHDRAI BHATT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW
2502	CA/2939/2019	25/02/2020	ORIENTAL INSURANCE COMPANY LTD,	MS DIMPLE A THAKER	RAMESHBHAI KARSANBHAI LAKHNOTRA,HITENDRABHAI MANUBHAI BALDHA,MANUBHAI RAMBHAI BALDHA	MR. HEMAL SHAH,MR. BHAUMIK DHOLARIYA,JAY R TALAVIA
2503	CA/2940/2019	22/10/2019	ORIENTAL INSURANCE COMPANY LTD,	MS DIMPLE A THAKER	HEIRS OF DECD MAHESHBHAI CHANDUBHAI NAYAK,MANABHAI RAMABHAI VANKAR,RAMABHAI BHANABHAI VANKAR,MINABEN W/O MAHESHBHAI CHANDUBHAI NAYAK,CHANDUBHAI @ VAGABHAI DHULABHAI NAYAK,SHANIBEN CHANDUBHAI NAYAK	,RULE NOT RECD BACK,NISHIT A BHALODI
2504	CA/2941/2019	14/10/2019	LALUBHAI SOMABHAI PRAJAPATI,	NISHIT A BHALODI	ANANDSING UMEDSING RAJVI,NEW INDIA ASSURANCE CO. LTD.	RULE NOT RECD BACK,RULE SERVED
2505	CA/2942/2019	21/11/2019	GOVINDLAL HIRALAL MANDORA,SHARDABEN GOVINDLAL MANDORA,HIMANSHU GOVINDLAL MANDORA	MR SHUSHIL R SHUKLA,MR NIKHIL S VYAS	PLASTO CHEM INDUSTRIES,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED
2506	CA/2944/2019	16/10/2019	THE UNITED INDIA INSURANCE COMPANY LTD.,	(MR MAULIK J SHELAT)	MUNIRAM RAIMAL VISNOI,UTSAVLAL DALCHAND,NEW INDIA ASSURANCE COMPANY LTD.,RAIMALBHAI MANGALRAM VISNOI	,MS AMRITA AJMERA,MR YOGI K GADHIA

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2507	CA/2946/2019	09/01/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANTIBHAI MANGALBHAI PATEL,	MR YH MOTIRAMANI,MR.DIVYESH G NIMAVAT
2508	CA/2947/2019	31/01/2020	RUKHIBEN DEVAJI RAJAJI THAKOR,	MR. NISHIT P GANDHI	THAKOR BHIKHAJI DEVAJI,RABARI RANCHODBHAI GOVINDBHAI,HARSHIDABEN GOVINDBHAI PATEL,KEMIL MIHIRBHAI PATEL,YOGESH DAHYABHAI SHRIDHAR,HEIRS OF D. THAKOR BHUPATJI DEVAJI,RABARI RANCHODBHAI GOVINDBHAI,HARSHIDABEN GOVINDBHAI PATEL,KEMIL MIHIRBHAI PATEL,YOGESH DAHYABHAI SHRIDHAR,THAKOR MADHUBEN BHUPATJI,THAKOR BABUJI BHUPATJI,THAKOR MUKESHJI BHUPATJI,THAKOR KAILASHBEN BHUPATJI	NOTICE SERVED,RULE SERVED,DECEASED LITIGANT
2509	CA/2948/2019	20/11/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MULAJIBHAI DAJIBHAI PATEL,	RULE NOT RECD BACK
2510	CA/2949/2019	20/11/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SHANTABEN W/O AMBALAL HARIBHAI,	RULE NOT RECD BACK
2511	CA/2951/2019	11/03/2020	PRANAVBHAI ZAVERCHAND KHONA,	MR Y J PATEL	NAGJIBHAI GOVABHAI RABARI,DEVIBEN D/O GOVABHAI RABARI,THE ORIENTAL INSURANCE CO. LTD,SIKANDAR JAYKANT RAI	RULE SERVED
2512	CA/2952/2019	23/07/2020	MINOR RAHUL S/O VINUJI VIRSANGJI THAKOR THROUGH JETHIBEN W/O VINUJI VIRSANGJI THAKOR,	NISHIT A BHALODI	BHARATSINH NATHUSINH VAGHELA,KHODUBHA BABUBHA VAGHELA,UNITED INDIA INSURANCE CO. LTD.,	RULE SERVED,MR RATHIN P RAVAL
2513	CA/2958/2019	21/11/2019	SAROJBEN RAKESHBHAI TIWARI,AKANXA RAKESHBHAI TIWARI,MINOR ABHISHEK RAKESHBHAI TIWARI THRU SAROJBEN RAKESHBHAI TIWARI,MINOR AAYUSH RAKESHBHAI TIWARI THRU SAROJBEN RAKESHBHAI TIWARI,SHRIRAMBHAI LAXMINARAYAN TIWARI,KRISHNA SHRIRAMBHAI TIWARI	NISHIT A BHALODI	DINESHBHAI RAMRATAN CHAUHAN,UNITED INDIA INSURANCE CO. LTD.,,M.S. GLOBE ECO LOGISTICS LIMITED	RULE SERVED,RULE UNSERVED
2514	CA/2959/2019	07/07/2020	RAIDHANBHAI BHOLABHAI SADADIYA,SURESHBHAI BHOLABHAI SADADIYA	NISHIT A BHALODI	NANJIBHAI RAVJIBHAI KATESHIYA,UNITED INDIA INSURANCE CO. LTD.,	RULE NOT RECD BACK,MR RATHIN P RAVAL
2515	CA/2961/2019	12/02/2020	MANSING URFE MOHANSING RAMCHANDRA PAVAR(RAJPUT),	MR SHASHIKANT S GADE	HIMMATSING RAMCHANDRA PAVAR(RAJPUT),BECHANBHAI RAMKHILAVAN PASI	REFUSED SERVED (N)(10),MR SR YADAV
2516	CA/2962/2019	21/11/2019	DAHYABHAI MAVABHAI AHIR,CHHAGANBHAI MAVABHAI AHIR,LEGAL HEIRS OF DECD. NARANBHAI MAVABHAI AHIR,KANTIBHAI NARANBHAI AHIR,LAXMIBEN D/O NARANBHAI AHIR AND WD/O THAKORBHAI CHHITUBHAI KACHVALA,LEGAL HEIRS OF DECD. NARANBHAI MAVABHAI AHIR AND LEGAL HEIRS OF DECD. KESHAVBHAI NARANBHAI AHIR,LEGAL HEIRS OF DECD. NARANBHAI MAVABHAI AHIR AND LEGAL HEIRS DECD. BALLUBHAI NARANBHAI AHIR,LAXMIBEN WD/O KESHAVBHAI NARAYANBHAI AHIR,HITESH KESHAVBHAI AHIR,TEJASH KESHAVBHAI AHIR,DAXABEN KESHAVBHAI AHIR,PRABHABEN KESHAVBHAI AHIR,BHIKHIBEN WD/O BALLUBHAI NARANBHAI AHIR,BHARATBHAI BALLUBHAI AHIR,MEENABEN BALLUBHAI AHIR,DIMPLEBEN BALLUBHAI AHIR	MR YV VAGHELA	ABBASBHAI MOHSINBHAI HAJURI,	MR DHAVAL D VYAS
2517	CA/2963/2019	19/09/2019	SHANKARBHAI LALLUBHAI VAGHADIYA,BABLIBEN LALLUBHAI VAGHADIYA,SHANTABEN LALLUBHAI VAGHADIYA,BHAGUBHAI LALLUBHAI VAGHADIYA	MR ANIL C THAKORE	STATE OF GUJARAT,SPECIAL SECRETARY (APPEALS),DISTRICT COLLECTOR,DEPUTY COLLECTOR OFFICER,CIRCLE OFFICER,SAMARSINH MAGANBHAI BARIYA,NITINBHAI GORDHANBHAI PATEL,MAHESHBHAI GORDHANBHAI PATEL	
2518	CA/2965/2019	23/01/2020	PANKAJ CHIMANLAL LODHIYA,	DARSHAN R PATEL	PRINCIPAL COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)
2519	CA/2966/2019	23/01/2020	PANKAJ CHIMANLAL LODHIYA,	DARSHAN R PATEL	PRINCIPAL COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)

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2520	CA/2967/2019	17/01/2020	HASMUKHBHAI ISHWARBHAI DARJI,	BHARATKUMAR A DESAI	NAVNEETKUMAR ASHOKBHAI PANCHAL,THE NEW INDIA INSURANCE CO. LTD.,KUGASHIYA SURESHBHAI BECHARBHAI	RULE SERVED,KARTIKKUMAR K JOSHI
2521	CA/2972/2019	17/10/2019	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MS. VRUNDA C SHAH	KANUBHAI NATWARBHAI PATANI,GUDDIBEN NATWARBHAI PATANI,KIRANBHAI NATWARBHAI PATANI,VIJAYBHAI NATWARBHAI PATANI,PUNAMBHAI NATWARBHAI PATANI	RULE SERVED
2522	CA/2973/2019	29/01/2020	YOGINIBEN PATEL D/O. CHANDUBHAI NARANBHAI DESAI W/O BIPINBHAI PATEL,	MR JIGAR M PATEL	CHANDUBHAI NARANBHAI DESAI (EXPIRED),MALINIBEN PATEL D/O CHANDUBHAI NARANBHAI DESAI W/O. MANUBHAI SHANKARBHAI PATEL,MIKIBHAI CHANDUBHAI PATEL,GAUTAMBHAI CHANDUBHAI DESAI,VAIDEHIBEN VITTHALBHAI DHARPURE,GAURIBEN VITTHALBHAI DHARPURE,ANJANABEN PATEL D/O. CHANDUBHAI NARANBHAI DESAI W/O ARVINDBHAI PATEL	,RULE SERVED,JENIL M SHAH,POOJA H BHARDWAJ
2523	CA/2974/2019	13/12/2019	STATE OF GUJARAT,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF JIVABHAI KALUBHAI,JORUBHAI JIVABHAI	,RULE SERVED
2524	CA/2976/2019	15/10/2019	MANBHUPINDER SINGH ATWAL S/O BARINDER SINGH ATWAL,	MR.PARTH CONTRACTOR	NEERAJ KUMARPAL SHAH,KAMAL SEVARAM JADHWANI,DINESH SHIVANNA,C2R PROJECTS LLP	RULE SERVED BY DS,DS AFF.NOT FILED (R)
2525	CA/2987/2019	17/09/2019	MINESHBHAI RATILAL PATEL(NAME WRITTEN WRONGLY) (MINESHBHAI UMEDBHAI PATEL),	(MR MB GANDHI),MR CHINMAY M GANDHI	PIYUSHBHAI @ GIRISHBHAI UMEDBHAI PATEL,HIRABEN WD/O UMEDBHAI CHHOTABHAI PATEL,ASHOKBHAI UMEDBHAI PATEL,SUSILABEN RATILAL PATEL(DIED),BHUMIBEN KALPITBHAI PATEL JERRIWALA D/O UMEDBHAI PATEL,HIRABEN WD/O UMEDBHAI CHHOTABHAI PATEL,ASHOKBHAI UMEDBHAI PATEL,AHMEDABAD SAHERI VIKAS SATTA MANDAL(AUDA CHAIRMAN),ZAMZAM NON TRADING ASSOCIATION AND HIS PRESIDENT AND SECRETARY AND RESPONSIBLE OFFICER	
2526	CA/2991/2019	10/10/2019	GUJARAT PANI PURVATHA AND GUTTER VYAVASTHA BOARD KARMACHARI SANGH (BMS),	MS ASHLESHA M PATEL	SECRETARY GUJARAT WATER SUPPLY AND SEWERAGE BOARD,THE CHIEF ENGINEER, ZONE-2	NOTICE SERVED BY DS,MR HS MUNSHAW
2527	CA/2993/2019	10/10/2019	GUJARAT PANI PURVATHA AND GUTTER VYAVASTHA BOARD KARMACHARI SANGH (BMS),	MS ASHLESHA M PATEL	SECRETARY,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER, ZONE 1,CHIEF ENGINEER, ZONE 2,CHIEF ENGINEER, ZONE 3,CHIEF ENGINEER, ZONE 4,CHIEF ENGINEER, ZONE 5	NOTICE SERVED BY DS,MR HS MUNSHAW
2528	CA/2994/2019	10/10/2019	GUJARAT PANI PURVATHA AND GUTTER VYAVASTHA BOARD KARMACHARI SANGH (BMS),	MS ASHLESHA M PATEL	SECRETARY,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER, ZONE 1,CHIEF ENGINEER, ZONE 3,CHIEF ENGINEER, ZONE 4,CHIEF ENGINEER, ZONE 5	NOTICE SERVED BY DS
2529	CA/2996/2019	04/10/2019	L/H OF DECEASED GOSAI PARSHOTTAMBHARTHI RANCHHODBHARTHI,GOSAI SURESHBHARTHI PARSHOTTAMBHARTHI,GOSAI BHANUBEN PARSHOTTAMBHARTHI,GOSAI KAILASHBEN PARSHOTTAMBHARTHI,GOSAI MANJULABEN PARSHOTTAMBHARTHI,GOSAI VIJAYABEN PARSHOTTAMBHARTHI	(MR H A SHAH),MR. DARSHIT H SHAH	SUBHADRABEN WD/O GOSAI CHATURBHARTHI RANCHHODBHARTHI,GOSAI YASHVANTBHARTHI CHATURBHARTHI,GOSAI GAJENDRABHARTHI CHATURBHARTHI,GOSAI GANPATBHARTHI CHATURBHARTHI,GOSAI JAYENDRABHARTHI CHATURBHARTHI,GOSAI PRAHLADBHARTHI CHATURBHARTHI,GOSAI MAHESHBHARTHI CHATURBHARTHI,GOSAI BHARATBHARTHI CHATURBHARTHI	
2530	CA/2997/2019	23/01/2020	MARUTI METAL INDUSTRIES,	DARSHAN R PATEL	JOINT COMMISSIONER OF INCOME TAX, RANGE-1,	RULE SERVED
2531	CA/2999/2019	17/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI MAVJIBHAI PABABHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2532	CA/3000/2019	17/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI VASABHAI SONAJI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA

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2533	CA/3001/2019	17/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF LATE PATEL HIRABHAI DHANABHAI,PATEL ANADIBEN HIRABHAI,PATEL RAVJIBHAI HIRABHAI,PATEL HARKHABEN HIRABHAI,PATEL SANTOKBEN HIRABHAI,PATEL BABIBEN HIRABHAI,PATEL ISHABHAI HIRABHAI	DECEASED LITIGANT,MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2534	CA/3002/2019	17/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAGNATHBHAI DHANABHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2535	CA/3005/2019	11/12/2019	SHIKILADEVI RANJEET PASWAN,MINOR KHUSHBOOKUMARI RANJEET PASWAN,MINOR BIPIN RANJEET PASWAN,MINOR PRITAM RANJEET PASWAN	(MR PARESH M DARJI)	MAHESHBHAI BABUBHAI PATEL,ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,MR CHIRAYU A MEHTA
2536	CA/3009/2019	04/12/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	GITABEN VIJAYBHAI SOLANKI,KINJALBEN VIJAYBHAI SOLANKI,PARTH VIJAYBHAI SOLANKI,BHIMABHAI MENSIBHAI SOLANKI,RAMIBEN BHIMABHAI SOLANKI,DINESHKUMAR JAYANTILAL KANABAR	RULE SERVED
2537	CA/3012/2019	03/02/2020	MAMLATDAR,STATE OF GUJARAT	GOVERNMENT PLEADER	KAMAL U AMARNANI,LALITABEN KARTAAR POPTANI,NIMRANI ANJALI R,SHYAM MEGHRAJMAL JAGNANI POA OF ANUP VISHRAM BHABHANI,SHYAM MEGHRAJMAL JAGNANI POA OF RAMABEN KIPALANI,SUNIL RAMPRAKASH SHARMA POA OF JAWAHAR M SHAHANI	RULE SERVED,MR.HIREN M MODI
2538	CA/3014/2019	21/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN SHIVABHAI RAMABHAI,	RULE SERVED
2539	CA/3015/2019	18/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN HIRABHAI GEMARABHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2540	CA/3016/2019	18/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF LATE PATEL DHARAMSI RAJABHAI,PATEL MANJIBHAI DHARAMSIBHAI,PATEL BHANIBEN DHARAMSIBHAI	,MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2541	CA/3017/2019	18/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHEMABHAI HARJIBHAI,	RULE NOT RECD BACK
2542	CA/3018/2019	18/10/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KARSHANBHAI HEMRAJBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2543	CA/3019/2019	10/10/2019	CHETANKUMAR KISHORBHAI GADHVI,DINESHBHAI CHHANABHAI PATEL,RAMUBHAI REVABHAI BHARVAD,RAMESHBHAI SHANABHAI VALAND,PITAMBARBHAI DANABHAI CHHASIYA,KHODABHAI NARANBHAI BHANGI,BALDEVJI MANGAJI KHANT,VINODBHAI PRABHUBHAI NAI,RAMBHAI CHANABHAI BHANGI,JETHABHAI AMARBHAI BHANGI,HUMAYU GULAMRASUL SHEKH,BALDEVJI BECHARJI PARMAR,LALBHAI MAFABHAI BHANGI,PARIMAL SHANKALAL PANDIYA,MANHARSINH FATESINH CHAUHAN,RAMESHBHAI NAROTAMDAS SUKHANANDI,BHAGIRATHBHAI DASHRATHBHAI BRAHMBHATT,YOGESHKUMAR AMARSING RAJPUT,SOMABHAI KALUBHAI MAHERIYA,RAVIRAJSINH RANJITSINH VAGHELA,AMBARAM CHATURBHAI RAVAL,CHATUR DANABHAI VEGDA,JAYSHREE BHAGVANDAS PANCHAL,LATE GHANSHYAMBHAI JETHABHAI PARMAR,PARESHKUMAR JAYDEVBHAI BRAHMBHATT,PARAKRAMSINH SAJUBHA ZALA,BALDEVSINH BHUPATSINH RANA,PRABHUBHAI HARJIBHAI GALTHARA,MADHUBHAI NARUBHAI PARMAR,MERAMBHAI RUPABHAI KALIYA,VIRAMBHAI DESHALBHAI BORANA,KALUBHAI TRIKAMBHAI PANDIYANI,BHURABHAI LAKHAMANBHAI VAGHELA,JITENDRASINH MAHENDRASINH ZALA,MAHENDRASINH KASALSINH ZALA,CHETANBHAI VITHALBHAI CHHATROLA,ANIRUDHSINH MAHENDRASINH VAGHELA,PRAVINBHAI NARANBHAI SAKARIYA,KHUMANSANG MERUBHAI GOHIL,KALUBHAI MANJIBHAI MAKWANA,THAKARSHIBHAI SUBJIBHAI VANALIYA,GHANSHYAMBHAI NATHABHAI BAVALIYA,GHANSHYAMBHAI ZAVERBHAI VANALIYA,HANSRAJSINH GHANSHYAMSINH ZALA,ODHAVBHAI DHANJIBHAI SANGANI,BHUPATBHAI PITAMBARBHAI,PARSHOTTAMBHAI BHAGWANBHAI KALIYA,PRABHUBHAI MATHURBHAI MENIYA,RANJITSINH MANUBHA ZALA,PREMJIBHAI JANABHAI GORAIYA,SAVJIBHAI CHATURBHAI GOHIL,AMBARAMBHAI MERABHAI NAYAK,NANUBHAI GOKAL SABHAD,NARSHIBHAI JESHINGBHAI MENIYA,NARESHBHAI GOPALBHAI GOLANI,KISHORSINH SUKHDEVSINH ZALA,MERUBHAI BABUBHAI PARMAR,KANTIBHAI PUNJABHAI MAKWANA,SURABHAI BHANUBHAI BHARVAD,DILIPSINH RAMUBHA ZALA,KARSHANBHAI MANJIBHAI MAKWANA,ANIRUDHSINH MANUBHA ZALA,BHARATBHAI LALJIBHAI MAKWANA,JUGABHAI NARSHIBHAI,RAGHUBHAI DHARMASHIBHAI ZARMARIYA,GHANSHYAMBHAI DHARMASHIBHAI ZARMARIYA,RANABHAI MERUBHAI PADHERIYA,PARMAR HARIBHAI KUBERBHAI,VASHRAMBHAI POPATBHAI MORI,FATABHAI AMARSHIBHAI SOLANKI,VASHRAMBHAI RAJABHAI MERIYA,JITENDRASINH CHANDRASINH ZALA,MAHESHBHAI GOVINDBHAI BANDHANIYA,UKABHAI JETHABHAI SOLANKI,BHARATBHAI DHIRUBHAI PARMAR,JUVANSANG JASUBHAI PARMAR,DASRATH AMARSHI MAKWANA	,MS VIDHI J BHATT	STATE OF GUJARAT,GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER,CHIEF ENGINEER,CHIEF ENGINEER,DIRECTOR,HITENDARBHAI ANANDPRASHAD RAO,HEMUBHAI RAMJIBHAI HANDA,JAYANTILAL MAVJI CHAUHAN,DURGASHANKAR GANGARAM JOSHI,KALU KAMJI PARGI,NANDLAL GANGARAM JOSHI,AMAD NURMAMAD HALA,TEJUBHA DHIRUBHA JADEJA,BHANUBHA MODJI JADEJA,GOVINS KANA VALAND,LAKHA BHURA PARMAR,HABIR KARIM HALA,NARSHIGAR BHIKHAGAR GUSAI,ASHOK SAVA KOLI,HAJIKHAN ABIBKHAN PATHAN,UMAR OSMAN HAJAM,DEKA LOAXMAN CHHANGA,SHAMJI DHANJI VARCHAND,KIRIT NARAN AHIR	RULE SERVED BY DS,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2544	CA/3020/2019	17/10/2019	NURUDDINBHAI A MOGAL,	MR MM TIRMIZI	GULSERABANU IMTIYAJBHAI LAKHANI,MAHMADIMRAN IMTIYAJBHAI LAKHANI,MINOR BLOSAM IMTIYAJBHAI LAKHANI,MAHMAD YUSUF ALIMAHMAD LAKHANI,IMRAN NURRUDDIUN MOGAL	RULE SERVED,UNSERVED EXPIRED (R)
2545	CA/3021/2019	20/09/2019	STATE OF GUJARAT,VICE CHAIRMAN AND MANAGING DIRECTOR	(MR MB GANDHI),MR CHINMAY M GANDHI	YV SHAH,	
2546	CA/3023/2019	31/01/2020	DIRECTOR,ASSISTANT DIRECTOR	MR SACHIN D VASAVADA	BAHRTIYA CONSTRUCTIONS,	RULE SERVED
2547	CA/3025/2019	18/10/2019	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARVEZ AHEMAD YUSUF KADARI,	
2548	CA/3027/2019	22/10/2019	ASHOKBHAI MAGANBHAI PATEL,	MR MOHSIN M HAKIM	RAVISHANKAR BHAVARLAL SHARMA,BHAVARLAL KAURAM SHARMA,BAJAJ ALLIANZ INSURANCE COMPANY LTD	RULE SERVED,MS KIRTI S PATHAK
2549	CA/3029/2019	09/03/2020	SURESHKUMAR GOPINATHAN PILLAI,SUREKHABEN RAMCHANDRAM NAYAR	MR. SABIR B SAIYYAD	MAHENDRABHAI RAMANBHAI PATEL,NAVINBHAI TALJIBHAI DODIYA,THE UNITED INDIA INSURANCE COMPANY LTD,VIPULBHAI DASHRATHBHAI PATEL,KAMLABEN JOGIBHAI PATEL,THE NEW INDIA ASSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,MR KV GADHIA,MR GC MAZMUDAR,MR HG MAZMUDAR
2550	CA/3030/2019	19/12/2019	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR VIRAL J DAVE	HASMUKH KANTILAL CHAUHAN,	MR. HEMAL SHAH
2551	CA/3034/2019	24/10/2019	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	PANCHABHAI GANESHBHAI KAKADIYA,HIRABEN PANCHABHAI KAKADIYA,SURESHBHAI PANCHABHAI KAKADIYA,SANJAYBHAI PANCHABHAI KAKADIYA,UMESH BORSE,MANAN CARRIERS	NOTICE NOT RECD BACK,NOTICE UNSERVED
2552	CA/3035/2019	22/10/2019	IFFCO TOKIO GENERAL INS CO LTD,	MS KIRTI S PATHAK	JAMNABEN SHANTILAL RATHOD,PRAVINKUMAR RAMJIBHAI KOLI,RAMJUBHAI ISMAIL KOLI	RULE SERVED,MR.HIREN M MODI
2553	CA/3038/2019	05/03/2020	MOHSIN NASIRKHAN PATHAN,	MR P P MAJMUDAR,KAUSHAL H PATEL	RESHMABANU AKRAMKHAN PATHAN,	HCLS COMMITTEE,MS NEHA C SHUKLA
2554	CA/3042/2019	17/01/2020	JAYABEN HARIBHAI VALA,	DENISH V MAVADHIYA	SAMATBHAI UKABHAI PARMAR,THE NEW INDIA ASSURANCE CO. LTD,KHEMRAJ DANGI S/O KEWALAJI,NATIONAL INSURANCE COMPANY LTD	
2555	CA/3043/2019	17/12/2019	THE ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	SONIBEN WD/O SUKHABHAI GULABHAI PAGI,MINOR KOMALBEN SUKHABHAI PAGI,MINOR LAXMIBEN SUKHABHAI PAGI,FIROJKHAN CHOTUBHAI PATHAN,PRESIDENT TRAVELS	RULE SERVED,(CHETANKUMAR K SHAH)
2556	CA/3045/2019	27/09/2019	KIRIT B. PATEL,	MRS NISHA M PARIKH	RELIANCE INDUSTRIES LIMITED,	
2557	CA/3047/2019	17/02/2020	GOPAL KANTILAL UPADHYAYA,	(CHETANKUMAR K SHAH)	GHANSHYAMKUMAR GOKALDAS THAKOR,DEPUTY EXECUTIVE ENGINEER(GSSWB),UNITED INDIA INSURANCE CO. LTD,ASHOK DESAIBHAI PATEL,PUNJABHAI KALUBHAI AHIR,THE NEW INDIA INSURANCE CO. LTD(DELETED)	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR,MR DARSHAN P DAVE
2558	CA/3053/2019	20/09/2019	PATHUBHA JASUBHA,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2559	CA/3054/2019	20/09/2019	KANCHANBEN RANJITSINH,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2560	CA/3055/2019	20/09/2019	VALLABHBHAI PARSHOTTAMBHAI KANANI,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2561	CA/3056/2019	20/09/2019	KIRITSINH PRATAPSINH,	MR GM AMIN,MR RITESH J TRIVEDI	SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR JAMNAGAR,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2562	CA/3057/2019	20/01/2020	RAGHUNATH PRASAD LAKHANLALJI GUPTA,	MR RAVISH D BHATT	THE DEPUTY COMMISSIONER OF INCOME TAX,	RULE SERVED

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2563	CA/3060/2019	09/10/2019	STATE OF GUJARAT THROUGH SECRETARY,SECRETARY,TREASURY OFFICER (PENSION PAYMENT)	,GOVERNMENT PLEADER	KAMLESH K SAIJA,	
2564	CA/3061/2019	09/10/2019	STATE OF GUJARAT THRO SECRETARY,DISTRICT EDUCATION OFFICER,COMMISSIONER OF SCHOOLS	GOVERNMENT PLEADER	VALLABHBHAI VITTHALBHAI PATEL ADHIBHAG,SANCHALAKSHRI,PRINCIPAL - J C PATEL SARVAJANIK HGIH SCHOOL	
2565	CA/3062/2019	19/11/2019	ASHOKBHAI BHURABHAI VAGHELA,	JAYDEEP H SINDHI	STATE OF GUJARAT,BRAHMACHARI WADI TRUST,ACHARYA,REGISTRAR,,COMMISSIONER OF HIGHER EDUCATION	RULE SERVED BY DS,MR RR VAKIL,(MRS VD NANAVATI)
2566	CA/3063/2019	19/02/2020	PLATINUM TRADEX PRIVATE LIMITED,	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA(MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA(MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	UNSERVED EXPIRED (R),MR SUNIL K SHAH,MR AS VAKIL,MR SP MAJMUDAR
2567	CA/3064/2019	19/02/2020	PLATINUM TRADEX PRIVATE LIMITED,	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANAGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA(MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA(MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	UNSERVED EXPIRED (R),MR SUNIL K SHAH,MR AS VAKIL,MR SP MAJMUDAR
2568	CA/3067/2019	19/02/2020	MOOMAN JAFFERALI ALIJI MAKNOJIYA,MOMIN ABDULBHAI VALIBHAI,MOOMAN AKBARALI MOMADBHAI,MOMIN KARIMBHAI NOORMAD MAMJI	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H. H THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING,SHAUKATALI MUSABHAI MEMANJI SUNESARA,HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA,ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	UNSERVED EXPIRED (R),MR SUNIL K SHAH,MR AS VAKIL,MR SP MAJMUDAR
2569	CA/3068/2019	19/02/2020	MOOMAN JAFFERALI ALIJI MAKNOJIYA,MOMIN ABDULBHAI VALIBHAI,MOOMAN AKBARALI MAMADBHAI,MOMIN KARIMBHAI NOORMAD MAMJI	ANMOL A MEHTA	SHIA IMAMI ISMAILI MOMIN JAMAT SAMAJ,H.H. THE AGA KHAN GOLDEN JUBILEE ISMAILIA SIDDHPUR BOARDING AND ORPHANGE, SIDDHPUR,SHAUKATALI MUSABHAI MEMANJI SUNESARA (MOMIN),HASSANALI RAJEJALAL MANKNOJIYA,SAKINA SULTANALI SUNESARA (MOMIN),ALTAF SULTANALI SUNESARA,SALMA SULTANALI SUNESARA,MUMTAZ MUSABHAI SUNESARA	UNSERVED EXPIRED (R),MR SUNIL K SHAH,MR AS VAKIL,MR SP MAJMUDAR
2570	CA/3069/2019	05/03/2020	PRESIDENT, ENGINEERING MAZDOOR SANGH,	MR. JAIMIN R DAVE,MS HIRVA R DAVE	OFFICIAL LIQUIDATOR OF M/S APS STAR INDUSTRIES LTD. (IN LIQUIDATION),DEPUTY GENERAL MANAGER(LEGAL/RECOVERY),THE MANAGER (LEGAL/RECOVERY) CANARA BANK,MANAGER (LEGAL/RECOVERY) SYNDICATE BANK,MANAGER (LEGAL/RECOVERY) BANK OF BARODA,THE MANAGER (LEGAL/RECOVERY), IDBI BANK LTD. NPA MANAGEMENT GROUP,THE MANAGER, KOTAK INFINITI,THE MANAGER, INDIA SME ASSET RECONSTRUCTION COMPANY LTD.,THE LIFE INSURANCE CORPORATION (LEGAL/RECOVERY CELL),THE MANAGER (LEGAL/RECOVERY) BANK OF INDIA,THE MANAGER (LEGAL/RECOVERY) UNITED BANK OF INDIA,GENERAL SECRETARY STAR TEXTILE EMPLOYEES STAFF UNION,GUJARAT ENGINEERING AND GENERAL KAMDAR UNION,STAR INDUSTRIES AND TEXTILE ENTERPRISE EMPLOYEES UNION,AVENUE SUPERMARTS LIMITED	,RULE SERVED,RULE UNSERVED,MR HITESH N ACHARYA,MR PATHIK M ACHARYA

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2571	CA/3070/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	BHAGAVANJIBHAI KESHAVBHAI BHESANIYA,VALLABHBHAI KESHAVBHAI BHESANIYA	VMP LEGAL
2572	CA/3071/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	SHANTABEN PREMJIBHAI VAGHASIYA,RINABEN PREMJIBHAI VAGHABHAI,VIJAYBHAI PREMJIBHAI VAGHABHAI,MANISHBHAI PREMJIBHAI VAGHASIYA	VMP LEGAL
2573	CA/3072/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	CHANABHAI VALJIBHAI DHORAJIYA,	RULE NOT RECD BACK
2574	CA/3073/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	GORDHANBHAI GALABHAI VAGHASIYA,	VMP LEGAL
2575	CA/3074/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	MAGANBHAI PREMJIBHAI BHESANIYA,	VMP LEGAL
2576	CA/3075/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	VAJIBEN PARBHATBHAI BHESANIYA,DHANSUKHBHAI PRABHATBHAI BHESANIYA,CHANDUBHAI PRABHATBHAI BHESANIYA,ARVINDBHAI PRABHATBHAI BHESANIYA	VMP LEGAL
2577	CA/3076/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	LH OF BHAGHABHAI DEVJIBHAI DHONIYA NARSHIBHAI BHAGABHAI DHONIYA,	VMP LEGAL
2578	CA/3077/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	GANGJIBHAI HAKABHAI,	VMP LEGAL
2579	CA/3078/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	VAJUBHAI KANJIBHAI,MANJIBHAI KANJIBHAI,MAGANBHAI KANJIBHAI	VMP LEGAL
2580	CA/3079/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	HANSRAJBHAI BHANABHAI UNDHAD,	VMP LEGAL
2581	CA/3080/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	RAMJIBHAI MADHABHAI UNDHAD,	VMP LEGAL
2582	CA/3083/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	JAYANTILAL TAPUBHAI,	VMP LEGAL
2583	CA/3084/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	DHIRUBHAI KALABHAI BHESANIYA,	VMP LEGAL
2584	CA/3086/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT	GOVERNMENT PLEADER	ASHOKBHAI CHANABHAI BHESANIY,NIMUBEN CHANABHAI BHESANIYA,SANGITABEN CHANABHAI BHESANIYA,MANISHABEN CHANABHAI BHESANIYA,SONALBEN CHANAHBHAI BHESANIYA	VMP LEGAL
2585	CA/3087/2019	18/12/2019	CHANDRAKANT LALABHAI PARMAR,HINABEN CHANDRAKANT PARMAR	(CHETANKUMAR K SHAH)	BHAGVANSINH CHHATRASINH PARMAR,RAMESHKUMAR GOVINDLAL PATEL,ORIENTAL INSURANCE CO LTD	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2586	CA/3088/2019	05/02/2020	KAMARBEN SHIVABHAI DHANABHAI WD/O SHIVABHAI DHANABHAI,BHANAJIBHAI SHIVABHAI DHANABHAI,POPATBHAI SHIVABHAI DHANABHAI,LALJIBHAI SHIVABHAI DHANABHAI,LADHABHAI SHIVABHAI DHANABHAI,SHANTABEN LADHABHAI SHIVABHAI,MANUBEN LADHABHAI SHIVABHAI W/O RAJESHBHAI DABHI,HEMIBEN LADHABHAI SHIVABHAI W/O PRAVINBHAI DABHI,LALITABEN LADHABHAI SHIVABHAI W/O BHAVESHBHAI NAKUM,BHARTIBEN LADHABHAI SHIVABHAI,KIRANBHAI LADHABHAI SHIVABHAI,DIVYESHBAHI LADHABHAI SHIVABHAI,DAYARAMBHAI SHIVABHAI DHANABHAI,JERAMBHAI SHIVABHAI DHANABHAI,MOTIBHAI SHIVABHAI DHANABHAI,LIRIBEN SHIVABHAI DHANABHAI,SONABEN SHIVABHAI DHANABHAI	,MS TEJAL A VASHI	PURSHOTTAMBHAI BECHARBHAI PARMAR SINCE DECEASED THRU HIS L/H,DHANIBEN PURSHOTTAMBHAI PARMAR,MANOJBHAI PURSHOTTAMBHAI PARMAR,SHARDABEN PURSHOTTAMBHAI PARMAR,SHANTABEN LADHABHAI SHIVABHAI,MAHESHBHAI PURSHOTTAMBHAI PARMAR,ARUNABEN PURSHOTTAMBHAI PARMAR,MANUBEN LADHABHAI SHIVABHAI W/O RAJESH DABHI,NAVTTAMBHAI PURSHOTTAMBHAI PARMAR,HEMIBEN LADHABHAI SHIVABHAI W/O PRAVINBHAI DABHI,LT DAMJIBHAI BECHARBHAI PARMAR LH OF BECHARBHAI RANCHHODBHAI SINCE DECD BY AND THROUGH LH,LALITABEN LADHABHAI SHIVABHAI W/O BHAVESHBHAI NAKUM,KANTABEN DAMJIBHAI PARMAR,BHARTIBEN LADHABHAI SHIVABHAI,SHIVIBEN DAMJIBHAI PARMAR,KIRANBHAI LADHABHAI SHIVABHAI,HANSABEN DAMJIBHAI PARMAR,NARSHIBHAI DAMJIBHAI PARMAR,MANJUBEN DAMJIBHAI PARMAR,DHIRUBHAI DAMJIBHAI PARMAR,LH OF KARSHANBHAI MAVABHAI KANANI AJABHAI KARSHNBHAI SINCE DECD THROUGH LH DEVSHIBHAI SINCE DECD THR,NATUBHAI NATWARBHAI DEVSHIBHAI PARMAR SINCE DECD THROUGH LH,SHARDABEN ALIAS SHAMUBEN NATWARBHAI PARMAR,BALUBHAI NATWARBHAI PARMAR,KISHORBHAI NATWARBHAI PARMAR,PRABHUBHAI NATWARBHAI PARMAR,RAMESHBHAI NATWARBHAI PARMAR,ARUNABEN NATWARBHAI PARMAR,RAMILABEN NATWARBHAI PARMAR,LABHUBEN NATWARBHAI PARMAR,HANSABEN NATWARBHAI PARMAR,KANUBHAI DEVSHIBHAI PARMAR,MOHANBHAI DEVSHIBHAI PARMAR,JIVRAJBHAI NANJIBHAI,LAKSHMIBEN DEVSHIBHAI PARMAR,CHAGANBHAI NANJIBHAI,HIRABEN DEVSHIBHAI PARMAR,MOHANBHAI NANJIBHAI,MANJULABEN DEVSHIBHAI PARMAR,VALJIBHAI NANJIBHAI,HANSRAJBHAI CHHAGANBHAI GAMI,MADHABHAI KARSHANBHAI PARMAR SINCE DECD THROUGH LH,RAJESHBHAI RAMJIBHAI KUNDARIYA,ODHBHAI MADHABHAI PARMAR,DUNGARBHAI MADHABHAI PARMAR,BECHARBHAI RANCHHODBHAI SINCE DECEASED THRU L/H DANABHAI BECHARBHAI SINCE DECEASED THRUL/H,JETUBHAI MADHABHAI PARMAR,LADUBEN DANABHAI PARMAR,KANTABEN DANABHAI PARMAR,DAHYABHAI MADHABHAI PARMAR,JAMNABEN MADHABHAI PARMAR W/O VIRABHAI SINCE DECD THROUGH LH,KALABHAI VIRABHAI,LAKHIBEN KACHRABHAI,KHIMABHAI VIRABHAI,NODHANBHAI KACHRABHAI,DEVSHIBHAI VIRABHAI,AMARSINHBHAI KACHRABHAI,BECHARBHAI VIRABHAI,MOHANBHAI KACHRABHAI,KAMLABEN VIRABHAI,BHAGWANJIBHAI KACHRABHAI,RAIYABEN VIRABHAI,KHODABHAI KACHRABHAI,VALJIBHAI KACHRABHAI,KADABHAI DEVABHAI SINCE DECEASED BY THRU L./H,KHODABHAI KADABHAI,LADUBEN MADHABHAI PARMAR,AMRUTABEN KADABHAI,KAMRABEN DEVABHAI,NANJIBHAI MADHABHAI PARMAR SINCE DECD THROUGH LH,RUPABEN DEVABHAI,JIVABHAI NANJIBHAI PARMAR,KAMLABEN JIVABHAI,DEVABHAI KARSHANBHAI SINCE DECEASED THRU L/H AND L/.R KANABHAI DEVABHAI SINCE DECEASED THRUL/H AND L,DHANJIBHAI JIVABHAI,BHIMJIBHAI KANABHAI,MADHUBEN JIVABHAI,KACHRABHAI DEVABHAI SINCE DEVEASED THRU L/H AND L/R,CHAGGANBAI NANJIBHAI PARMAR,MOHANBHAI NANJIBHAI PARMAR,VALJIBHAI NANJIBHAI PARMAR,BHAGWANJIBHAI MANDANBHAI PARMAR,JADIBEN NANJIBHAI PARMAR,JETHABHAI MADANBHAI PARMAR SINCE DECEASED THRU L/H,PURIBEN NANJIBHAI PARMAR,RUDIBEN JETHABHAI PARMAR,MANDANBHAI MADHABHAI SINCE DECD THROUGH LH SAVITABEN MANDANBHAI PARMAR,KANKUBEN	,RULE SERVED,UNSERVED EXPIRED (R),MR VIJAY H NANGESH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2587	CA/3090/2019	25/09/2019	LH OF LAKHMAN VASHRAM VAGHELA,L.H. OF RANCHOD VASHRAM VAGHELA,SAVITABEN W/O JAMANBHAI,MANIBEN RANCHODBHAI,KUSUMBEN W/O GOBARBHAI,PRABHABEN W/O KADUBHAI,HANSABEN W/O RAMJIBHAI	,MR MEET D PANSURIA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2588	CA/3091/2019	24/12/2019	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	LANKABEN WD/O RAMESHBHAI MAKWANA,PRIYANKABEN RAMESHBHAI MAKWANA,KOMALBEN RAMESHBHAI MAKWANA,KAUSHIKBHAI RAMESHBHAI MAKWANA,DHULABHAI JELBHAI MAKWANA,GAJRABEN DHULABHAI MAKWANA,SAIYED SAJIDHUSEN MOHAMADHUSEN,SHASHIKANT BHIKHALAL MAHETA,UNITED INDIA INSURANCE CO. LTD.,CHENVA GIRISHKUMAR CHHAGANBHAI	DELETED,RULE NOT RECD BACK,RULE SERVED,MR RATHIN P RAVAL
2589	CA/3092/2019	29/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATIONRACE COURSE, VADODARA (OWNER OF S. T. BUS NO. GJ-18-V-7395),	MR HS MUNSHAW	PARULBEN WD/O NILESHKUMAR PATEL,MEET NILESHKUMAR PATEL,DINESHBHAI VIRABHAI SOLANKI,BHAILALBHAI PARSOTTAMBHAI PATEL,BAJAJ ALLIANZ GEN. INS. CO. LTD.,GENERAL MANAGER, NATIONAL HIGHWAY AUTHORITY	,MR. I N MAKRANI
2590	CA/3093/2019	20/02/2020	PANCHUDEVI SHANTILAL GOTHI,	(MR PARESH M DARJI)	UMESHBHAI NATHUNI YADAV(DRIVER OF TRUCK),PRITIBEN PRABHUDAS CHAVDA,ORIENTAL INSURANCE CO. LTD,NIMBARAM BAGTAJI RABARI(DRIVER OF BUS),JAGDISHKUMAR TIKAMCHAND PRAJAPATI,NEW INDIA INSURANCE COMPANY LTD.	,RULE SERVED,RULE UNSERVED,MR RITURAJ M MEENA
2591	CA/3094/2019	25/09/2019	HARILAL POPATBHAI PATEL,AMRUTBEN D/O POPATBHAI GOPALBHAI(DECEASED)	MR MEET D PANSURIA	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
2592	CA/3095/2019	25/10/2019	UNITED INDIA INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MUNNI RATAJI SOLANKI,DINESH MUNNI RATAJI SOLANKI,MINIBEN WD/O RATAJI SOLANKI,RAJESHWARI TRANSPORT	RULE SERVED,MR MAKBUL I MANSURI
2593	CA/3097/2019	10/02/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VADODARA,	MR VIBHUTI NANAVATI	BIPINBHAI CHIMANBHAI PARMAR,BHARATBHAI BHIKHABHAI BHARVAD,SANTOSHKUMAR HARDEVPRASAD SINGH,MANUBHAI SHANKARBHAI PARMAR	,RULE SERVED
2594	CA/3098/2019	09/12/2019	BHUPENDRABHAI AMBALAL PATEL,	DR.ABHISST K THAKER	RAJUBEN BHUPENDRABHAI PATEL,	MR VAIBHAV A VYAS
2595	CA/3099/2019	10/02/2020	MEGMA HDI GENERAL INSURANCE COMPANY LIMITED RAJKOT,	MR VIBHUTI NANAVATI	ISMAILBHAI MUSABHAI NAGARI,PRAKASHBHAI MADHABHAI KATHAD	RULE SERVED
2596	CA/3100/2019	28/11/2019	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR CHIRAYU A MEHTA	SUMITRABEN ANILBHAI GOHIL,MINOR HARDIKKUMAR ANILBHAI GOHIL,MINOR NEHABEN ANILBHAI GOHIL,MINOR JITENKUMAR ANILBHAI GOHIL,LASIBEN JAVSINGBHAI GOHIL,BALUBHAI SAMUDABHAI PARMAR,DITABHAI JAVABHAI PARMAR	NOTICE SERVED,UNSERVED EXPIRED (N)
2597	CA/3102/2019	02/12/2019	IFFCO TOKYO GENERAL INS CO LTD,	MS KIRTI S PATHAK	SHAKRIBEN BHIKHABHAI CHAUHAN,JAGDISHBHAI BHIKHABHAI CHAUHAN,CHANDRASINH ALIAS MUNNO BHIKHABHAI PARMAR	RULE SERVED
2598	CA/3103/2019	28/01/2020	MADARSANG NARANSANG RATHOD,BHAVNABA MADARSANG RATHOD	MR BRIJESH K RAMANUJ	DRIVER OF GUJARAT STATE ROAD TRANSPORT CORPORATION NO. GJ 18 Y 246 DEVENDRASINH RUPSINH RANA,OWNER OF GUJARAT STATE ROAD TRANSPORT CORPORATION NO. GJ 18 Y 246	NOTICE SERVED
2599	CA/3104/2019	02/12/2019	KRUSHNAKANT HIMMATBHAI PARMAR,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	USMANBHAI A VAHORA,DIVISIONAL CONTROLLER,HIMMATBHAI MAGANBHAI PARMAR,TATA AIG GENERAL INS. CO. LTD	DELETED,RULE SERVED,MS VYOMA K JHAVERI
2600	CA/3106/2019	17/02/2020	UNITED INDIA INSURANCE CO.LTD GODHRA,	MR VC THOMAS	SUMITRABEN JASWANTBHAI PATEL,KAMLESHKUMAR PARVATSINH PARMAR,PARVATSINH D. NAYAK	RULE SERVED,RULE SERVED BY DS

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2601	CA/3108/2019	24/02/2020	SHAMIMBEN MOH BASHIR MUNSHI,MARIYAMBEN MOH. BASHIR MUNSHI,MOH. KAIIYUM MOH. BASHIR MUNSHI,AMINABIBI ABUMIYA MUNSHI	MR MAKBUL I MANSURI	RAHEMTULLA NOORMAMAD HINGORA,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED
2602	CA/3111/2019	05/03/2020	VIKRAMADITYA NATHURAM KHER,	MR AMRISH K PANDYA	ANITA W/O VIKRAMADITYA KHER AND D/O HIRALAL JAMTENG OZA,	PANKAJ R CHHAJED
2603	CA/3112/2019	21/01/2020	THE ORIENTAL INSURANCE CO LTD,	(MR MAULIK J SHELAT)	MUNGHIBEN MUNJABHAI GODHANIA,LAKHIBEN MUNJABHAI GODHANIA,JAYABEN LAKHUBHAI GODHANIA,MINOR NUTANBEN LAKHUBHAI GODHANIA,MINOR VIVEKBHAI LAKHUBHAI GODHANIA,MAHENDRASINH BACHURAM KANDAL,PREM AND JOGINDARSINH S/O SHAHJADASING OF SAMALAKHA,RAMBHAI PARBHATBHAI ODEDARA,UNITED INDIA INSURANCE CO. LTD	,RULE SERVED,SERVED BY AFFIX. (R),RULE UNSERVED,MR RATHIN P RAVAL,MR DIGANT B KAKKAD
2604	CA/3113/2019	05/02/2020	EXECUTIVE ENGINEER,	MR RITURAJ M MEENA	VASHRAMBHAI HARKHJIBHAI SANJA,STATE OF GUJARAT	,RULE SERVED,MR DHRUV D DESAI
2605	CA/3115/2019	24/12/2020	NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	PRAVINBHAI BAVABHAI VARSADIYA,DILIPBHAI RAGHAVBHAI MORDIYA	RULE SERVED
2606	CA/3117/2019	04/11/2020	ZARINABEN RASULBHAI DAL,IMTIYAZ HAJIBHAI SELOT,RAHULBHAI BABABHAI DHAKHADA,LABHUBEN RAGHAVBHAI JINJALA,DIPENBHAI VALSUKHBHAI DHAKHADA,RANJANBEN VAJESHANKERBHAI CHAVDA GOR,PRADIPBHAI SHAMBHUBHAI RANJOLIA,RAJNIBHAI BABUBHAI JALANDHARA,JALPABEN RAJESHBHAI ZHAKHARA,SHAHINBEN SIRAJALI LAKHANI,HARSHADBHAI SHAMJIBHAI VAGH,CHHATRAJITBHAI RAMKUBHAI DHAKHADA,SHAMIMBANU JAHIDBHAI JIRUKA	MR CP CHAMPANERI	STATE OF GUJARAT,GHANSHYAMBHAI BHOLABHAI LAKHANOTRA,RAMESHBHAI BABUBHAI KATARIYA,SABERABEN RAMZANBHAI QURESHI,PUSHPABEN MAGANBHAI PARMAR,KANTABEN KISHORBHAI DHAKHADA,BADHUBEN BALABHAI VANIYA,CHANDRIKABEN RAMESHBHAI DAVE	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
2607	CA/3119/2019	21/10/2019	BHAVIK NAROTTAM NAINANI THROUGH POA MEHULBHAI BUTABHAI VARJA,NAROTTAM RAMCHANDRA NAINANI THROUGH POA MEHULBHAI BUTABHAI VARJA,DEENABEN NAROTTAM NAINANI THROUGH POA MEHULBHAI BUTABHAI VARJA	MR AB MUNSHI	NARESH RAMCHANDRA NAINANI,PURSHOTTAM RAMCHANDRA NAINANI	RULE SERVED BY DS,MR. JAIMIN R DAVE,MS HIRVA R DAVE
2608	CA/3120/2019	16/01/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	SUNIKABEN BHARATBHAI RATHWA,MINOR RAJESHWARIBEN BHARATBHAI RATHWA,BHUNGRIBEN JAYANTIBHAI RATHWA,JAYANTIBHAI GIMJIBHAI RATHWA	RULE SERVED,UNSERVED EXPIRED (R)
2609	CA/3121/2019	13/12/2019	UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	AMRUTBHAI DAHYABHAI PATEL,MAHENDRASINH PRATAPSINH RATHOD	RULE SERVED
2610	CA/3123/2019	18/11/2019	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	HIREN HARIDAS BHATIYA,NARENDRA AMARSHIBHAI BHATIYA	RULE SERVED,MR. HEMAL SHAH
2611	CA/3124/2019	10/10/2019	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KANTABEN KARAMSHIBHAI KACHADIYA LH OF DCD KARAMSHIBHAI UKABHAI KACHADIYA,MANOJBHAI KARAMSHIBHAI KACHADIYA LH OF DCD KARAMSHIBHAI UKABHAI KACHADIYA,VISHALKUMAR RANCHODBHAI APARNATHI,BABUBHAI BHANJIBHAI SEVRA	RULE NOT RECD BACK
2612	CA/3127/2019	03/10/2019	PARESH S/O CHANDRAKANT SHAH,	MR. RAJAN J PATEL	RAJESH S/O CHIMANLAL SHAH,	MANAN K PANERI,ADITYA D DAVDA
2613	CA/3128/2019	04/02/2020	VIPINBHAI RAYJIBHAI BHILL,	MR R G DWIVEDI	DGP AND IGPS (GANDHINAGAR),NATIONAL INSURANC CO. LTD	RULE SERVED,MR VC THOMAS
2614	CA/3135/2019	01/10/2019	STATE OF GUJARAT,COMMISSIONER OF HIGHER EDUCATION,COMMISSIONER OF SCHOOLS,DIRECTOR, PENSION AND PROVIDENT FUND,H AND H B KOTAK INSTITUTE OF SCIENCE,SHRI MOHANDAS GANDHI VIDHYALAYA	GOVERNMENT PLEADER	DINESH BAMJIBHAI SUREJA,	
2615	CA/3137/2019	19/10/2019	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER	JYOTSNABEN MOHANLAL SHAH,	RULE SERVED BY DS

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2616	CA/3140/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJIBEN PRABHATBHAI BHESANIYA,DHANSUKHBHAI PRABHATBHAI BHESANIYA,CHANDUBHAI PRABHATBHAI BHESANIYA,ARVINDBHAI PRABHATBHAI BHESANIYA	VMP LEGAL
2617	CA/3142/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL MOHANBHAI UNDHAD,	VMP LEGAL
2618	CA/3143/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHARDABEN CHANABHAI BUTTANI,	VMP LEGAL
2619	CA/3144/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI GOVINDBHAI BUTTANI,	VMP LEGAL
2620	CA/3145/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI BACHUBHAI UNDHAD,POPATBHAI BACHUBHAI UNDHAD,CHHAGANBHAI BACHUBHAI UNDHAD,MAGANBHAI BACHUBHAI UNDHAD	VMP LEGAL
2621	CA/3146/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVANJIBHAI KALABHAI BHESANIYA,	VMP LEGAL
2622	CA/3147/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI LILABHAI UNDHAD,BABUBHAI LILABHAI UNDHAD,RAGHUBHAI LILABHAI UNDHAD,RAMESHBHAI LILABHAI UNDHAD	VMP LEGAL
2623	CA/3148/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI DEVJIBHAI DOBARIYA,DHIRAJLAL GANGJIBHAI DOBARIYA,MAGANBHAI GANGJIBHAI DOBARIYA	VMP LEGAL
2624	CA/3149/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHALAL RAMJIBHAI DOBARIYA,	VMP LEGAL
2625	CA/3150/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANAHBHAI MEGHJIBHAI UNDHAD,	VMP LEGAL
2626	CA/3151/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI POLABHAI UNDHAD,	VMP LEGAL
2627	CA/3153/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI PREMJIBHAI BHESANIYA,	VMP LEGAL
2628	CA/3154/2019	14/11/2019	STATE OF GUJARAT THROUGH CHIEF SECRETARY,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOPALBHAI FULSHANKAR,BATUKBHAI FULSHANKAR,GUNVANTIBEN FULSHANKAR,LEGAL HEIRS OF DECD. LILAVATIBEN FULSHANKAR,DISTRICT PANCHAYAT THROUGH EXECUTIVE ENGINEER,LABHSHANKAR RAMBHAI RAVIYA,MIHIR LABHSHANKAR RAVIYA	,RULE SERVED,VMP LEGAL
2629	CA/3156/2019	06/02/2020	RANCHHODBHAI LILABHAI DESAI,	MR. ASHOK A PUROHIT	PRAKASH DEVSHIBHAI,JITUBHAI DEVASHIBHAI,RANJANBEN PRAKASHBHAI,CHIRAG PRAKASHBHAI,SEJALBEN PRAKASHBHAI,SHAIFALIBEN PRAKASHBHAI,KINJALBEN PRAKASHBHAI,PRIYANKAR PRAKASHBHAI,SHILPABEN JITUBHAI,PUNITBHAI JITUBHAI,SHRINIBEN JITUBHAI	MR HRIDAY BUCH
2630	CA/3157/2019	09/12/2019	DEVANGI PRITESH SHAH,	DR.ABHISST K THAKER	PRITESH LALBHAI SHAH,	MR PUSHPADATTA VYAS
2631	CA/3159/2019	27/09/2019	MOHANBHAI JADAVBHAI GAJERA,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND SPECIAL LAND ACQUSITION OFFICER,EXECUTIVE ENGINEER	
2632	CA/3160/2019	27/09/2019	PATEL POPATBHAI MADEVBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2633	CA/3161/2019	12/12/2019	LEGAL HEIRS OF DECEASED MAHENDRASINH VIRDEVSINGH GOHIL,VIRDEVSINGH PATUBHA GOHIL,SAROJBA VIRDEVSINGH GOHIL,KULDIPSINH VIRDEVSINGH GOHIL,DASHRATHSINH VIRDEVSINGH GOHIL	JENIL M SHAH,MR HENIL M SHAH	DHANJIBHAI BACHUBHAI RATHOD,RAJESHBHAI MULJIBHAI TANK,THE NATIONAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2634	CA/3162/2019	14/11/2019	KAJALBEN D/O RAMESHBHAI UDHREJA,	MR. BHAUMIK DHOLARIYA	SOHILBHAI RAVJIBHAI MANDANKA,	MR PANKAJ R DESAI
2635	CA/3163/2019	10/02/2020	VIKRAMBHAI @ KUMBHO BOGHABHAI MUNDHVA,	NISHIT A BHALODI	NARESHBHAI ODHABHAI BASIYA,KANTILAL SHAMJIBHAI VAJA,ORIENTAL INSURANCE CO. LTD.	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2636	CA/3164/2019	21/11/2019	THE ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	THAKOR ARJANJI RAGAJI,THAKOR GANGABEN W/O ARJANJI RAGAJI SINGAVA,BHAVNABEN DALUJI W/O THAKOR DALUJI ARJANJI,PATEL KANJIBHAI LALABHAI,PATEL LALABHAI KALABHAI	RULE SERVED,UNSERVED EXPIRED (R),MR JM BAROT
2637	CA/3166/2019	05/03/2020	VINABEN W/O VIKRAMSINH CHAVDA AND D/O RANJITSINH AMARSINH,	MR VN BHAMARE,MR VIVEK V BHAMARE	VIKRAMSINH KANJIBHAI CHAVDA,	HCLS COMMITTEE,TARUNA R MAKWANA
2638	CA/3168/2019	12/12/2019	CHINTANBHAI UPENDRABHAI SHUKAL,	TATVDEEP J JANI	PUJABEN CHINTANBHAI SHUKAL D/O CHENTANBHAI BIPINBHAI BHATT,	RULE SERVED
2639	CA/3169/2019	15/11/2019	HASMUKHBHAI AMBARAMBHAI LAD,KAILASHBEN HASHMUKHBHAI LAD	MR MEHUL SHARAD SHAH	MAHENDRASINH KESHRISINH GOHIL,	MR SP MAJMUDAR,MR. HJ KARATHIYA
2640	CA/3170/2019	16/01/2020	ZAVERBHAI ALUBHAI RATHWA,DILIPBHAI ZAVERBHAI RATHWA	MR K R MISHRA,PRABHATSINH J PARMAR	SAMIRKUMAR HASMUKHLAL SHAH,	RULE SERVED
2641	CA/3171/2019	12/12/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SANJAYBHAI PRATAPSINH RATHOD,BHARATLAL PARMANAND PANDEY,SAFE EXPRESS HOUSING SYSTEM	RULE SERVED
2642	CA/3172/2019	09/12/2019	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	ANSUYADEVI ALIAS SHILADEVI RAMUDAY KURMI @ UDAY PATEL,KARAN RAMUDAY KURMI,RAHUL RAMUDAY KURMI,PRABHURAY JAMUNRAY KURMI,JAGODEVI PRABHURAY KURMI,BHARATLAL PARMANAND PANDEY,SAFE EXPRESS HOUSING SYSTEM	,RULE SERVED,MR R G DWIVEDI,MR PRADEEP R MISHRA
2643	CA/3173/2019	05/03/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LH OF DECD NARANBHAI DEVJIBHAI,RAVJIBHAI NARANBHAI DHONIYA,JAYANTIBHAI NARANBHAI DHONIYA,MANSUKHBHAI NARANBHAI DHONIYA,KISHORBHAI NARANBHAI DHONIYA	,MR TEJAS P SATTA
2644	CA/3174/2019	20/11/2019	IDMC LIMITED,	ADITYA C YAGNIK,JAYANI B SHAH	AVARSARALA TECHNOLOGIES LIMITED,AVARSARALA TECHNOLOGIES LIMITED	DS AFF.NOT FILED (R)
2645	CA/3175/2019	11/02/2020	THE ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	DIPAKKUMAR RATILAL SONI,GITABEN DIPAKKUMAR SONI,SHIVSAGAR RAJENDRABHAI PATEL,ARVINDARSING G DHILLON	RULE SERVED,MR.KARNA H DHOMSE
2646	CA/3176/2019	18/12/2019	AMITABEN WD/O ISHWERBHAI GIRABHAI BARIA,	(CHETANKUMAR K SHAH)	GAURAV TARUNKUMAR SUTHAR,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,GIRABHAI RAYSINGBHAI BARIA,CHINGABEN GIRABHAI BARIA,MINOR VIKASBHAI GIRABHAI BARIA(DELETED)	,RULE SERVED,(MR MAULIK J SHELAT)
2647	CA/3177/2019	29/11/2019	DEEPAK RANABHAI FAFAL,	MR ASHISH M DAGLI	BHAVNA W/O DEEPAK FAFAL D/O GOPAL KARSAN DUNGARIYA,	MR A A ZABUAWALA,MS TASNIM A ZABUAWALA
2648	CA/3178/2019	07/02/2020	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	MINOR RAHULBHAI POPATBHAI BAJANIYA,SHARDABEN SHANKARBHAI BAJANIYA,SHANKARBHAI JIVABHAI BAJANIYA	RULE SERVED,MR R.K.MANSURI
2649	CA/3180/2019	14/11/2019	YASMIN D/O DOSTMOHAMMAD ISMAILBHAI MEGHANI,JIMMY DIPAKBHAI MEGHANI	MR SP MAJMUDAR,MR. HJ KARATHIYA	JASMINE D/O SALIM ANSARI AND W/O JIMMY MEGHANI,	RULE SERVED
2650	CA/3181/2019	19/10/2019	STATE OF GUJARAT THRU SECRETARY,SECRETARY,DIRECTOR INDIAN SYSTEM OF MEDICINE AND HOEMOPATHY	GOVERNMENT PLEADER	PRAKASH DEVNANAD JOSHI,	RULE SERVED BY DS
2651	CA/3186/2019	03/10/2019	HARIJAN BABU GOVA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2652	CA/3187/2019	03/10/2019	RANJANBEN RAMESHBHAI KATHAD,MITALBEN RAMESH KATHAD,POOJABEN RAMESH KATHAD,MITKUMAR RAMESH KATHAD	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2653	CA/3188/2019	03/10/2019	VEJIBEN VALABHAI KATHAD,NANJIBHAI VALJIBHAI KATHAD,DAYABHAI VALABHAI KATHAD,URMILABEN VALABHAI KATHAD,HANSABEN VALABHAI KATHAD	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2654	CA/3189/2019	09/10/2019	M/S SAJAN TRADING CO.,	MRS. R.H. PATHAN,MR.AMIT R JOSHI	ASSISTANT COMMISSIONER OF COMMERCIAL TAX,DEPUTY COMMISSIONER OF STATE TAX,GUJARAT VALUE ADDED TAX TRIBUNAL	
2655	CA/3190/2019	03/10/2019	DEVJIBHAI VELJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2656	CA/3191/2019	01/10/2019	STATE OF GUJARAT,ADDITIONAL COLLECTOR - APPEALS,COLLECTOR - STAMP DUTY	GOVERNMENT PLEADER	VIJAYBHAI ZINABHAI PRAJAPATI,BHAVIK DOLATRAY MEHTA,JITENDRA SHANTILAL MOTANI	
2657	CA/3192/2019	03/10/2019	BACHU KESHAV VADI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2658	CA/3193/2019	03/10/2019	HARIJAN DANA PITHA KATHAD,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2659	CA/3194/2019	22/10/2019	STATE OF GUJARAT,COMMISSIONERATE OF TECHNICAL EDUCATION, GUJARAT STATE,GOVERNMENT POLYTECHNIC FOR GIRLS,THE PENSION AND PROVIDENT FUND OFFICE,GOVERNMENT POLYTECHNIC	GOVERNMENT PLEADER	BAHADUR HOSHI KOTWAL,	MR HEMANG M SHAH
2660	CA/3195/2019	03/10/2019	KARIBEN MANGABHAI KATHAD,VIRUBEN MANGABHAI KATHAD,NILESHBHAI MANGABHAI KATHAD,VITTHALBHAI MANGABHAI KATHAD,SAVITABEN MANGABHAI KATHAD,LABHUBEN MANGABHAI KATHAD,KISHOR MANGABHAI KATHAD ALIAS KANTILAL MANGA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2661	CA/3197/2019	03/10/2019	HARIJAN RANA PITHA KATHAD,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2662	CA/3198/2019	01/10/2019	STATE OF GUJARAT,ADDITIONAL COLLECTOR - APPEALS,COLLECTOR - STAMP DUTY	GOVERNMENT PLEADER	VIJAYBHAI ZINABHAI PRAJAPATI,BHAVIK DOLATRAY MEHTA,JITENDRA SHANTILAL MOTANI	
2663	CA/3199/2019	03/10/2019	PUNJA KHIMA HARIJAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2664	CA/3200/2019	14/02/2020	TARUNKUMAR DINESHCHANDRA PATEL,HASMUKHBHAI UGARCHAND GUNDHECHA,MANUBHAI BALDEVBHAI PATEL	MR VISHAL C MEHTA	CHAMPABEN WIFE OF BHIKHABHAI SOMABHAI PATEL,ANIL BHIKHABHAI PATEL,GAUTAM BHIKHABHAI PATEL,DHARMISTHA BHIKHABHAI PATEL,PINABEN BHIKHABHAI PATEL,KAMLESH RAMESHBHAI PATEL,SUNITA RAMESHBHAI PATEL,VIBHA RAMESHBHAI PATEL,SHARDABEN GHANSHYAMBHAI ALIAS GHANABHAI HALABHAI PATEL,RAJUBHAI GHANSHYAMBAHI ALIAS GHANABHAI PATEL,HANSABEN D/O GHANSHYAMBHAI PATEL ALIAS GHANABHAI PATEL AND WIFE OF BABUBHAI PATEL,KUNJAL BABUBHAI PATEL,ANKITA BABUBHAI PATEL,CHANDRIKABENWD/O RAMESHBHAI GHANSHYAMBHAI PATEL ALIAS GHANABHAI PATEL,ROHITBHAI RAMESHBHAI PATEL,CHETANBHAI RAMESHBHAI PATEL,BHAGWATIBEN WD/O KACHRABHAI GHANSHYAMBAHI PATEL ALIAS GHANABHAI PATEL,NAVINBHAI KACHRABHAI PATEL,MINABEN D/O KACHRABHAI PATEL AND WIFE OF JITESHKUMAR,HETALBEN D/O KACHRABHAI PATEL AND WIFE OF BHAVIKKUMAR,DAXABEN D/O KACHRABHAI PATEL AND WIFE OF CHANDRESHKUMAR,HITESHBHAI KACHRABHAI PATEL,BHIKHABHAI SOMABHAI APTEL,MAHENDRABAHI SOMABHAI APTEL,BHAGWATIBEN SOMABHAI PATEL	MR.HARDIK BHARHMBHAT
2665	CA/3201/2019	03/10/2019	KANCHANBEN VRUJLAL PARMAR,GEETABEN VRUJLAL PARMAR,SHOBHNABEN VRUJLAL PARMAR,SHILPABEN VRUJLAL PARMAR,BHARATBHAI VRUJLAL PARMAR,VIJAYBHAI VRUJLAL PARMAR	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2666	CA/3202/2019	03/10/2019	CHAKUBHAI NANJIBHAI GOHEL,DHIRUBHAI NANJIBHAI GOHEL	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2667	CA/3203/2019	03/10/2019	BHIKHA NATHA VAGHARI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2668	CA/3204/2019	03/10/2019	BHARVAD GEETABEN DEVABHAI GAMARA,BHARVAD KANCHANBEN DEVABHAI GAMARA,BHARVAD MANOJBHAI DEVABHAI GAMARA,BHARVAD SHEETALBEN DEVABHAI GAMARA,JILUBEN DEVABHAI GAMARA BHARVAD	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2669	CA/3205/2019	03/10/2019	MANJUBEN MOHANBHAI PARMAR,DINESHBHAI MOHANBHAI PARMAR,RAJESHBHAI MOHANBHAI PARMAR	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THROUGH COLLECTOR,EXECUTIVE ENGINEER	
2670	CA/3206/2019	06/02/2020	GORDHANBHAI ODHABHAI GOTI,	MR JIGAR M PATEL	BAI KUSUMBEN WD/O JEKISHANBHAI ALIAS GANDABHAI GORDHANBHAI,RAMESHBHAI VENILAL DALAL,HANSABEN RAMESHBHAI DALAL,KISHOR CHANDRAKANT CHOKSI,SUNIL CHANDRAKANT CHOKSI,HEJIBEN BHIMJIBHAI PATEL,MANIBHAI GIRDHARBHAI PATEL,DHARMESHBAHI CHANDUBAHI PATEL,MANHARBHAI JEKISHANBHAI ALIAS GANDABHAI PATEL,PARESHBHAI JEKISHANBHAI ALIAS GANDABHAI PATEL	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
2671	CA/3208/2019	16/12/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	LILABEN KANJIBHAI PADHIYAR,HANUBHAI KANJIBHAI PADHIYAR,KIRITBHAI KANJIBHAI PADHIYAR,GHANSHYAMBHAI KANJIBHAI PADHIYAR,BAHADURBHAI KANJIBHAI PADHIYAR,KHAMABEN KANJIBHAI PADHIYAR,VISABHAI PITAMBARBHAI SOLANKI,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,MR CHIRAYU A MEHTA
2672	CA/3209/2019	01/10/2019	STATE OF GUJARAT,ADDITIONAL COLLECTOR - APPEALS,COLLECTOR - STAMP DUTY	,GOVERNMENT PLEADER	VIJAYBHAI ZINABHAI PRAJAPATI,BHAVIK DOLATRAY MEHTA,JITENDRA SHANTILAL MOTANI	
2673	CA/3210/2019	09/12/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	KALUBHAI AALINGBHAI SINDHAV,GIRISHBHAI MADHABHAI RATHOD,SITARBHAI VALIBHAI KORADIA MOMNA,SOMABHAI LAKHUBHAI BHURANI	RULE SERVED
2674	CA/3211/2019	09/12/2019	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SOMABHAI LAKHUBHAI BHURANI,GIRISHBHAI MADHABHAI RATHOD,SITARBHAI VALIBHAI KORADIA MOMNA	RULE SERVED
2675	CA/3212/2019	01/10/2019	STATE OF GUJARAT,ADDITIONAL COLLECTOR - APPEALS,COLLECTOR - STAMP DUTY	GOVERNMENT PLEADER	VIJAYBHAI ZINABHAI PRAJAPATI,BHAVIK DOLATRAY MEHTA,JITENDRA SHANTILAL MOTANI	
2676	CA/3213/2019	01/10/2019	STATE OF GUJARAT,ADDITIONAL COLLECTOR - APPEALS,COLLECTOR - STAMP DUTY	GOVERNMENT PLEADER	VIJAYBHAI ZINABHAI PRAJAPATI,BHAVIK DOLATRAY MEHTA,JITENDRA SHANTILAL MOTANi,JITENDRA SHANTILAL MOTANI	
2677	CA/3214/2019	10/02/2020	NAGARBHAI CHELABHAI DHUNKH(THAKORE),NATHUBHAI CHELABHAI DHUNKH(THAKORE)	MR MB RANA	GOVINDBHAI PUNJABHAI PATEL,BHUPATBHAI PUNJABHAI PATEL	MR KEYUR A VYAS
2678	CA/3217/2019	13/02/2020	MALIBEN DUDABHAI MODHVADIA(DELETED),JAYEBEN LAKHABHAI MODHVADIA,KRISHNABEN LAKHABHAI MODHVADIA,RAJAN LAKHABHAI MODHVADIA,BHAVNA LAKHABHAI MODHVADIA	MR.HIREN M MODI	KESHUBHAI MANDAN MODHVADIA,RAJUBHAI NAGA ODEDARA,IFFCO TOKYO GENERAL INSURANCE CO. LTD	RULE SERVED
2679	CA/3218/2019	01/10/2019	STATE OF GUJARAT THROUGH THE OFFICE OF PROJECT ADMINISTRATOR,	GOVERNMENT PLEADER	SAIYED AKHTAR GYASUDDIN KADRI,LEARNED PRESIDING OFFICER, (SD)	
2680	CA/3219/2019	23/10/2019	RAVI ENTERPRISE,	JEET Y RAJYAGURU	REGIONAL DIRECTOR,LABOUR AND EMPLOYMENT DEPARTMENT	RULE SERVED BY DS

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2681	CA/3222/2019	07/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MADHUBEN WD/O RAMCHANDRABHAI RAVAL,MAHENDRASINH JETHUSINH ZALA,LEGAL HEIRS OF DECEASED NAGINDAS CHIMANLAL SONI,BHAGVATIBEN WD/O NAGINDAS SONI,SAMIRBHAI WD/O NAGINDAS SONI,AASHISHBHAI WD/O NAGINDAS SONI,DINABEN WD/O NAGINDAS SONI	,RULE SERVED,(MR PARESH M DARJI)
2682	CA/3223/2019	07/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MADHUBEN WD/O RAMCHANDRABHAI RAVAL,MAHENDRASINH JETHUSINH ZALA,LEGAL HEIRS OF DECEASED NAGINDAS CHIMANLAL SONI,BHAGVATIBEN WD/O NAGINDAS SONI,SAMIRBHAI WD/O NAGINDAS SONI,AASHISHBHAI WD/O NAGINDAS SONI,DINABEN WD/O NAGINDAS SONI	,RULE NOT RECD BACK,RULE SERVED
2683	CA/3224/2019	07/02/2020	SIYAG CONSTRUCTION GOVERNMENT CONTRACTOR AND ENGINEERS,	MR TUSHAR CHAUDHARY,MR.DIPEN F CHAUDHARI	UNION OF INDIA,UNION OF INDIA,UNION OF INDIA	RULE SERVED,RULE UNSERVED,MR NIKUNT K RAVAL
2684	CA/3225/2019	12/02/2020	DINESHBHAI RAMANBHAI PATEL,	SHRIKAR H BHATT,CHINMAYI M TRIVEDI	ICICI LOMBARD GEN INS CO LTD,AMRAJI RAJUJI THAKOR,RAHIMBHAI ALAMBHAI MALEK	RULE UNSERVED,MR SUNIL B PARIKH,O I PATHAN
2685	CA/3226/2019	18/12/2019	RAVINDRA PRASAD BHUGUNATHSINGH,	MS TEJAL A VASHI,LUV S SHAH	STATE OF GUJARAT,COLLECTOR,	GOVERNMENT PLEADER
2686	CA/3227/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UJIBEN KANJIBHAI SAKARIYA,JERAMBHAI KANJIBHAI SAKARIYA,MANSUKHBHAI KANJIBHAI SAKARIYA,BABUBHAI KANJIBHAI SAKARIYA	
2687	CA/3228/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAGDISHBHAI KABABHAI SAKARIYA,	
2688	CA/3229/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHUBHAI NATHABHAI BHEDA,	
2689	CA/3230/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KATHADBHAI NATHABHAI,	
2690	CA/3231/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MESURBHAI NATHABHAI,	
2691	CA/3232/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJIBEN BHIKHABHAI BUTTANI,RAJESHBHAI BHIKHABHAI BUTTANI,DILIPBHAI ALIAS DINESHBHAI BHIKHABHAI BUTTANI,PRAGJIBHAI BHIKHABHAI BUTTANI,VARSHABEN BHIKHABHAI BUTTANI	
2692	CA/3233/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIKHALAL NAGAJIBHAI BUTANI,	
2693	CA/3234/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESBHAI MOHANBHAI BUTANI,	
2694	CA/3235/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHUSABHAI NATHABHAI BUTANI,	
2695	CA/3236/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI RANABHAI RAJABHAI,	
2696	CA/3237/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JESHABHAI RAJABHAI AND PANCHABHAI RAJABHAI,	
2697	CA/3238/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI PANCHABHAI RAJABHAI,	
2698	CA/3239/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NANUBEN RUDABHAI MAKAWANA,KHIMBEN RUDABHAI MAKAWANA,CHAKUBEN RUDABHAI MAKAWANA,JAUYANTIBHAI RUDABHAI MAKAWANA,MAGANBHAI RUDABHAI MAKAWANA,VINUBHAI RUDABHAI MAKAWANA	

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2699	CA/3240/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI HARIBHAI PANELIYA,	
2700	CA/3241/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARAMSIBHAI KARSANBHAI SAKARIYA,	
2701	CA/3242/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVITABEN DAYABHAI SAKARIYA,RAJESHBAHI DAYABHAI SAKARIYA,CHANDUBHAI DAYABHAI SAKARIYA	
2702	CA/3243/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVJIBHAI NANJIBHAI SAKARIYA,	
2703	CA/3244/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMBHABEN VALLABHBHAI SAKARIYA,GITABEN VALLABHBHAI SAKARIYA,DHANSUKHBHAI VALLABHBHAI SAKARIYA,ASHVINBHAI VALLABHBHAI SAKARIYA	
2704	CA/3245/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JINABHAI KARSANBHAI SAKARIYA,	
2705	CA/3246/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI KARSANBHAI SAKARIYA,	
2706	CA/3247/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,	GOVERNMENT PLEADER	BABUBHAI PUNABHAI,CHHAGANBHAI PUNABHAI,DHIRAJBHAI PUNABHAI	
2707	CA/3248/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UKABHAI PALABHAI,	
2708	CA/3249/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOBARBHAI PALABHAI,	
2709	CA/3250/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVJIBHAI KABABHAI SAKARIYA,	
2710	CA/3251/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI KARSANBHAI,GHUSABHAI KARSANBHAI BHESANIYA	
2711	CA/3252/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEVAYATBHAI LAKHAMANBHAI AND JAGMAL LAKHAMANBHAI,	
2712	CA/3253/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	KESHUBHAI RUDABHAI,LABHUBEN RUDABBHAI,DIWALIBEN RUDABBHAI,VAJIBEN RUDABBHAI,KESHUBHAI RUDABBHAI,LABHUBEN RUDABBHAI,DIWALIBEN RUDABBHAI,VAJIBEN RUDABBHAI	
2713	CA/3254/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	HARSUKHBHAI DUNGARBHAI PANELIYA,RADHABEN DUNGARBHAI PANELIYA,SAMJUBEN DUNGARBHAI PANELIYA,PARVATIBEN DUNGARBHAI PANELIYA,KANCHANBEN DUNGARBHAI PANELIYA,RASILABEN DUNGARBHAI PANELIYA,RAVJIBHAI DUNGARBHAI PANELIYA,BHIKHUBHAI DUNGARBHAI PANELIYA	
2714	CA/3255/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JINA RAGHAV PANELIYA,VAJUBHAI RAGHAV PANELIYA,GOMTIBEN RAGHAV PANELIYA,SAKARBEN RAGHAV PANELIYA,SHANTABEN RAGHAV PANELIYA,MANJULABEN RAGHAV PANELIYA,LABHUBEN RAGHAV PANELIYA,CHAKUBHAI RAGHAV PANELIYA	
2715	CA/3256/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHANUBEN UKABHAI KHUMAN,MANISHABEN UKABHAI KHUMAN,LALJIBHAI UKABHAI KHUMAN,MINABEN UKABHAI KHUMAN,DINESHBHAI UKABHAI KHUMAN,MINOR KAUSHIK BHARATBHAI MARU THRU BHARATBHAI KESHUBHAI MARU	
2716	CA/3257/2019	25/11/2019	STATE OF GUJARAT THROUGH SECRETARY,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVATIBEN KABABHAI,HANSABEN KABABHAI,SHARDABEN KABABHAI,RAMABEN KABABHAI	
2717	CA/3258/2019	03/10/2019	STATE OF GUJARAT,DIRECTOR INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY	GOVERNMENT PLEADER	DR.RAJESHKUMAR D PATEL ASSISTANT DIRECTOR(HOMOEOPATHY,	

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2718	CA/3259/2019	03/10/2019	STATE OF GUJARAT,ADDITIONAL DEVELOPMENT COMMISSIONER,DEVELOPMENT COMMISSIONER	GOVERNMENT PLEADER	ZAMUBHAI S/O CHHAGANBHAI PATEL,DISTRICTR DEVELOPMENT OFFICER	
2719	CA/3260/2019	10/10/2019	BIHOLA UDESANG ALIAS UDAJI NANAJI,	MR MB GOHIL	KANTILAL KACHARDAS PATEL,KANTILAL NAROTTAMDAS PATEL,BALDEVJI RAMAJI THAKOR	,MR MJ PARIKH,MS DIMPLE M PARIKH,SIMPLE M PARIKH
2720	CA/3261/2019	07/10/2019	KANTIBHAI JAIRAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
2721	CA/3262/2019	07/10/2019	SAVJIBHAI KANJIBHAI,GOVINDBHAI KANJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
2722	CA/3263/2019	07/10/2019	NARSINHBHAI LAVJIBHAI,VALJIBHAI LAVJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
2723	CA/3264/2019	07/10/2019	KARAMSINHBHAI AMRISHBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
2724	CA/3265/2019	07/10/2019	FULJIBHAI MITHABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	
2725	CA/3267/2019	12/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED MEHSANA,	MR VIBHUTI NANAVATI	BHARATBHAI BABARBHAI RABARI,CHAUDHARY NAVINCHANDRA AMBALAL,CHAUDHARY LILABEN NAVINCHANDRA,CHAUDHARY YOGESHKUMAR NAVINCHANDRA,CHAUDHARY SHILPABEN NAVINCHANDRA	,RULE SERVED,RULE UNSERVED
2726	CA/3268/2019	12/02/2020	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED VADODARA OFFICE,	MR VIBHUTI NANAVATI	LAXMANBHAI KIKIYAJI MEENA,JAGDISHBHAI GOVINDBHAI BHARWAD,BATUKBHAI MOHANBHAI VIRANE,DIPAKBHAI KANUBHAI TADAVI	RULE SERVED,RULE UNSERVED
2727	CA/3269/2019	23/01/2020	VIJAYKUMAR JORSING HATHILA,	MR DILIP B RANA	DAKSHABEN VIJAKUMAR HATHILA,	HCLS COMMITTEE,MS. SHIVANGI M RANA
2728	CA/3270/2019	12/12/2019	DEPUTY ENGINEER,MANAGING DIRECTOR,SUPERINTENDENT ENGINEER	MS LILU K BHAYA	RAVAL KOKILABEN (LEELABEN) WD/O DAHYABHAI MANABHAI RAVAL,MINOR RAVAL KALPESHKUMAR DAHYABHAI,MINOR RAVAL RAVIKUMAR DAHYABHAI,MINOR RAVAL KAJALBEN DAHYABHAI,STATE OF GUJARAT	DELETED,RULE SERVED
2729	CA/3272/2019	07/01/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MANORKUNWARBA ALIAS MANHARKUNWAR WD/O PRABHUDUTTSINH PRATAPSINH RATHOD,HARSHIDAKUNWAR PRABHUDUTTSINH RATHOD,PADMINIKUNWAR PRABHUDUTTSINH RATHOD,LALITKUNVAR PRABHUDUTTSINH RATHOD,DIVYABHANSINH PRABHUDUTTSINH RATHOD,HANSAKUMARI ALIAS HANSAKUNVAR W/O PRATAPSINH RATHOD,MANSURI RAJUBHAI FAKIRBHAI,DHULABHAI VITHHALBHAI PATEL,PRAKASHBHAI DHULABHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),(MR PARESH M DARJI)
2730	CA/3273/2019	07/01/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	MINOR PRAVINSINH GANPATSINH BHATI,MANSURI RAJUBHAI FAKIRBHAI,DHULABHAI VITHHALBHAI PATEL,PRAKASHBHAI DHULABHAI PATEL,RATHOD CHANDRAJITSINH ANANDSINH,LH OF DECEASED PRABHUDUTTSINH PRATAPSINH RATHOD MANORKUNWARBA WD/O PRABHUDATTSINH PRATAPSINH RATHOD,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,UNSERVED EXPIRED (R),(MR PARESH M DARJI)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2731	CA/3274/2019	07/01/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR SANDIP C SHAH	SURYAPRATAP KULDIPSINH RATHOD,MANSURI RAJUBHAI FAKIRBHAI,DHULABHAI VITHHALBHAI PATEL,PRAKASHBHAI DHULABHAI PATEL,RATHOD CHANDRAJITSINH ANANDSINH,LH OF DECEASED PRABHUDUTTSINH PRATAPSINH RATHOD MANORKUNWARBA WD/O PRABHUDATTSINH PRATAPSINH RATHOD,IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,UNSERVED EXPIRED (R),(MR PARESH M DARJI)
2732	CA/3278/2019	15/11/2019	SHREE RAM VASTRA BHANDAR,	MR HARSHEEL D SHUKLA,PRANAV D THAKKAR,VIJAYKUMAR B LIMBACHIYA	SHREE RAM VASTRA BHANDAR(NX),	MS RUSHVI N SHAH
2733	CA/3284/2019	24/12/2019	JALPABEN SHIVLALBHAI PADHIYAR,	(MR MAULIK J SHELAT)	RAJENDRASINH KHENGARSINH DABHI,	MR. YOGENDRA THAKORE
2734	CA/3285/2019	24/12/2019	JALPABEN SHIVLALBHAI PADHIYAR,	(MR MAULIK J SHELAT)	RAJENDRASINH KHENGARSINH DABHI,	MR. YOGENDRA THAKORE
2735	CA/3288/2019	17/12/2019	RAMESHBHAI BHIMJIBHAI ALIAS BHIMABHAI,	MS AMRITA AJMERA	RAJESHBHAI ALIAS RAJENDRABHAI POPATBHAI PARMAR,HARSHADBHAI MOHANBHAI,BAJAJ ALLIANCE GENERAL INSURANCE CO.,RAMESHBHAI DEVJIBHAI,MANSINGBHAI BHIMABHAI ALIAS BHIMABHAI,AJITBHAI MALJIBHAI,MALJIBHAI SHIVABHAI	RULE SERVED
2736	CA/3291/2019	09/01/2020	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	GURUSHARANSINGH HARDEVSING,NEW INDIA ASSURANCE CO LTD,VAHIDBHAI HUSSAINBHAI KURESHI,FAKIR NAJMABEN SHABBIRSHAH,FAKIR SHAJIDBHAI SHABBIRSHAH,FAKIR MAJIDABEN SHABBIRSHAH	NOTICE SERVED,MR SANDIP C SHAH,MR TUSHAR CHAUDHARY,MR.DIPEN F CHAUDHARI
2737	CA/3294/2019	09/01/2020	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	GURUSHARANSINGH HARDEVSING,NEW INDIA ASSURANCE CO LTD,VAHIDBHAI HUSSAINBHAI KURESHI,ISMAILBHAI YASINBHAI FAKIR	RULE SERVED,MR SANDIP C SHAH,MR TUSHAR CHAUDHARY,MR.DIPEN F CHAUDHARI
2738	CA/3295/2019	13/02/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR CHIRAYU A MEHTA	VISHUNUJI PANAJI VANZARA,BALUJI JIVANJI RATHOD,BABUBHAI JAYSAUNGBHAI PATEL	MR RAKESH R PATEL,(MR PARESH M DARJI),MR RAXIT J DHOLAKIA
2739	CA/3297/2019	24/02/2020	RAFIKSHA ABUSHA MUNSHI,	MR MAKBUL I MANSURI	RAHEMTULLA NOORMAMAD HINGORA,NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED
2740	CA/3300/2019	03/03/2020	BAVKUBHAI HIRABHAI VALA,	MR. HEMAL SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,AJAIB SINGH JASMAIL SINGH JASSAL,NATIONAL INSURANCED CO. LTD	RULE SERVED,MS SEJAL K MANDAVIA,MR PALAK H THAKKAR
2741	CA/3301/2019	09/10/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	LH OF DECD RASHIDABIBI ANWARBHAI SHAIKH YASMIN BIBI D/O ANWARBHAI BACHUBHAI SHAIKH AND W/O,MAHMMADHANIF AHEMADMIYA MALEK,MAHAMMADHANIF ISMAILBHAI SAIYAD	
2742	CA/3305/2019	18/02/2020	KAILASHBEN SANDEEPBHAI KOTDIA (WD/O DECD),DARSHIL SANDEEPBHAI KOTADIA S/O DECD,NIDHI AKUL DAVE	MR HARSHADRAY A DAVE	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI
2743	CA/3306/2019	16/03/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JETASIBHAI RAYMALJI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2744	CA/3307/2019	16/03/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF LATE PATEL MANSANGBHAI HEMRAJBHAI,PATEL DEVIBEN MANSANGBHAI,PATEL KANKUBEN MANSANGBHAI,PATEL NAGJIBHAI MANSANGBHAI	,MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
2745	CA/3308/2019	11/12/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SAGTHABHAI RAYMALBHAI,	MR TUSHAR CHAUDHARY
2746	CA/3309/2019	11/12/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL CHELABHAI RATNABHAI,	RULE SERVED
2747	CA/3310/2019	11/12/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JAVABEN NAGABHAI,	MR TUSHAR CHAUDHARY

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2748	CA/3311/2019	10/02/2020	TAKHATSINH ANOPSINH SOLANKI,	MR PRUTHVIRAJSINH V SOLANKI	VINODBHAI SHANKARBHAI PARMAR,SURESHBHAI GANPATSINH PARMAR,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,UNSERVED EXPIRED (R),(MR MAULIK J SHELAT)
2749	CA/3312/2019	12/12/2019	DHRANGADHRA CHEMICAL WORKS LTD,	MR PS GOGIA	REGIONAL DIRECTOR ESI CORPORATION,	RULE SERVED
2750	CA/3313/2019	10/02/2020	MAMAD JUMA HAJAM,	MR.HIREN M MODI	KANJI MITHU RABARI,IFFCO TOKIYO GENERAL INSURANCE CO LTD	RULE SERVED
2751	CA/3314/2019	26/11/2019	VIMAL NATVARLAL PANCHAL,	MR YM THAKKAR	JIGNASA W/O VIMAL NATVARLAL PANCHAL AND D/O MAGANBHAI KHARADI,	DR. HARDIK K RAVAL
2752	CA/3316/2019	14/11/2019	NAMRATA CHIRAG SHAH,	MR ASHISH M DAGLI	NA,	
2753	CA/3317/2019	03/02/2020	BHARTIBEN RAJESHBHAI SHREEMALI,	NISHIT A BHALODI	SANTOSHKUMAR JAGDISH ZA,J.K. LAXMI CEMENT LTD,IFFCO TOKIO GENERAL INSURANCE CO. LTD,RAMESHBHAI JETHABHAI GARODA	RULE NOT RECD BACK,RULE SERVED
2754	CA/3318/2019	03/02/2020	VALJI JUMMA MAHESHWARI,	NISHIT A BHALODI	BHARATGIRI RAMGIRI GOSWAMI,THE NEW INDIA ASSURANCE CO. LTD,VELJI TEJA DANGAR,ICICI LOMBARD GENERAL INSURANCE CO. LTD,DAUD HAJI VALIMAMAD CHAKI,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE SERVED,MR TANMAY B KARIA
2755	CA/3320/2019	05/02/2020	AKASHBHAI VALLABHBHAI SORATHIA,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA,DHARAMVEERSINH J SOLANKI,MS. JINAL D SOLANKI	HETAL VINOD SHAH,THE NEW INDIA ASSURANCE CO. LTD	MR AJAY R MEHTA,MR. NISARG D SHAH,MS POOJA H HOTCHANDANI
2756	CA/3321/2019	07/02/2020	RUDIBEN PUNJABHAI BHUT (PATEL),VALLABHBHAI PUNJABHAI BHUT,LILABHAI PUNJABHAI BHUT,JENTIBHAI PUNJABHAI BHUT,SURESHBHAI PUNJABHAI BHUT	MR. HEMAL SHAH	AYDHANBHAI MESURBHAI SABAD,UNITED INDIA INSURANCE CO. LTD.	RULE NOT RECD BACK,MR GC MAZMUDAR
2757	CA/3322/2019	17/02/2020	SHARMILABEN W/O ASHVINGIRI,SANJAYGIRI S/O ASHVINGIRI,BHAVESHGIRI S/O ASHVINGIRI,HINABEN D/O ASHVINGIRI	MR. HEMAL SHAH	CHAIRPERSON OF GUJARAT STATE ROAD TRANSPORT CORPORATION,BABUBHAI BHIMABHAI GAREJA,THE UNITED INDIA INSURANCE CO. LTD	,RULE SERVED,MS VYOMA K JHAVERI
2758	CA/3325/2019	31/01/2020	JASHODABEN RAKESHBHAI DAYRA,MINOR PRIYA RAKESHBHAI DAYRA,MINOR RAJDIP RAKESHBHAI DAYRA,GAMJIBHAI SURSINGBHAI DAYRA(DELETED)	(CHETANKUMAR K SHAH)	SHAIKH SHABBIRBHAI RASULBHAI,KEDJOHAR JAKIRHUSSAIN TIMBAVALA,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA
2759	CA/3328/2019	13/12/2019	POOJA TRADERS,KIRITBHAI MANHARLLA DOSHI(DECEASED),VIJAYBHAI VALLABHBHAI FALDU,VALLABHBHAI BACHUBHAI FALDU	MR PRATIK Y JASANI	MANSUKHBHAI JIVRAJBHAI FULETRA (PATEL),ASHRAY MANSUKHBHAI FULETRA(PATEL),DHARITABEN ASHRAY FULETRA(PATEL)	NOTICE SERVED
2760	CA/3329/2019	10/02/2020	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LIMITED AHMEDABAD,	MR VIBHUTI NANAVATI	HITESH DALPATBHAI PARMAR,MANSUKHBHAI MOHANBHAI MAKWANA,THAKOR HARSHITABEN VIKRAMJI MINOR THROUGH GUARDIAN AND FATHER THAKOR VIKRAMJI MATHURJI	RULE SERVED,RULE UNSERVED,MR DJ CHAUHAN
2761	CA/3330/2019	10/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED, PALANPUR,	MR VIBHUTI NANAVATI	KUNWARJI MOHANJI THAKOR,JASIBEN W/O PRATAPJI MOHANJI VAGHELA(THAKERDA),BABIBEN PRATAPJI VAGHELA(THAKERDA),KRUPABEN PRATAPJI VAGHELA(THAKERDA),ANISHABEN PRATAPJI VAGHELA(THAKERDA),AMISHABEN PRATAPJI VAGHELA(THAKERDA),BHUMIBEN PRATAPJI VAGHELA(THAKERDA),NAVGANJI PRATAPJI VAGHELA(THAKERDA)	RULE SERVED,MUHAMMADYUSUF M KHARADI
2762	CA/3331/2019	10/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	UMESHBHAI DEVRAJBHAI BHAYANI,HATHIBHAI BAVKUBHAI BASIYA,CHATURBHAI NARANBHAI RANVA	RULE SERVED
2763	CA/3332/2019	10/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	UMESHBHAI DEVRAJBHAI BHAYANI,HATHIBHAI BAVKUBHAI BASIYA,REKHABEN LAKHMANBHAI RANVA	RULE SERVED
2764	CA/3333/2019	10/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	UMESHBHAI DEVRAJBHAI BHAYANI,HATHIBHAI BAVKUBHAI BASIYA,MANJULABEN HARIBHAI KHAMBHU	RULE SERVED,NISHIT A BHALODI

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2765	CA/3334/2019	10/02/2020	UNITED INDIA INSURANCE COMPANY LIMITED, RAJKOT,	MR VIBHUTI NANAVATI	UMESHBHAI DEVRAJBHAI BHAYANI,HATHIBHAI BAVKUBHAI BASIYA,RAMILABEN MANSUKHBHAI RANVA,MINOR RENUKA MANSUKHBHAI RANVA,MINOR HIRAL MANSUKHBHAI RANVA,MINOR YOGITA MANSUKHBHAI RANVA,MINOR SUSHILA MANSUKHBHAI RANVA,MINOR KRUNAL MANSUKHBHAI RANVA,MINOR PARINA MANSUKHBHAI RANVA	RULE SERVED,NISHIT A BHALODI
2766	CA/3336/2019	26/11/2019	THE STATE OF GUJARAT,THE COLLECTOR,BHAVNAGAR,THE LEARNED MAMLATDAR,GARIADHAR	GOVERNMENT PLEADER	HUSSAINBHAI SATARBHAI MEMAN,	MR JV VAGHELA
2767	CA/3339/2019	26/11/2019	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER	DUDHIBEN SODABHAI DEVIPUJAK,KHODABHAI SAVABHAI,NAGJIBHAI KESHAVBHAI PATEL	
2768	CA/3340/2019	26/11/2019	THE STATE OF GUJARAT,COLLECTOR,THE LEARNED MAMLATDAR	GOVERNMENT PLEADER	LEGAL HEIRS OD DECEASED SATARBHAI MUSABHAI MEMAN,	MR JV VAGHELA
2769	CA/3349/2019	21/11/2019	L/H OF DECEASED NANJIBHAI TAPUBHAI KOLI DECEASED VITHALBHAI NAJIBHAI,VIJUBEN NANJIBHAI BHALIYA,LILIBEN VITHALBHAI BHALIYA,MUKESHBHAI VITHALBHAI BHALIYA,CHHAGANBHAI VITHALBHAI BHALIYA,DINESHBHAI VITHALBHAI BHALIYA,BHAVUBEN VITHALBHAI BHALIYA,LATABEN VITHALBHAI BHALIYA	SHRIKAR H BHATT	HEIRS OF DECEASED BAVCHANDBHAI TAPUBHAI,HEIRS OF DECEASED MOHANBHAI TAPUBHAI,HEIRS OF DECEASED JERAMBHAI TAPUBHAI,KUVARBEN (WIDOW OF BAVCHAND),KALUBHAI BAVCHANDBHAI,HEIRS OF BHANABHAI BAVCHANDBHAI,HARJIBHAI BHANABHAI,CHOTHIBEN BHANABHAI,KAMUBEN BHANABHAI WIFE OF KHATABHAI,HASUBEN BHANABHAI WIFE OF JODHABHAI,RAMUBEN BHANABHAI WIFE OF RAMJIBHAI,MANJUBEN BHANABHAI WIFE OF MANUBHAI,HARSHABEN BHANABHAI WIFE OF PREMJIBHAI,UJIBEN MOHANBHAI WIDOW OF MOHANBHAI,KANUBHAI MOHANBHAI,RAMJIBHAI JERAMBHAI,LAKHMANBHAI JERAMBHAI,HANSABEN JERAMBHAI,NANIBEN JERAMBHAI WIFE OF MUKESHBHAI PARMAR,KAMUBEN JERAMBHAI WIFE OF RAMESHBHAI BARAIYA,HEIRS FO DECEASED RAMNIKBHAI @ BABABHAI JERAMBHAI,KADVIBEN @ KAVITABEN RAMNIKBHAI @ BABUBHAI,CHANDUBHAI RAMNIKBHAI,MANISHBHAI RAMNIKBHAI @ BABUBAHI,JAGRUTIBEN RAMNIKBHAI @ BABUBAHI	
2770	CA/3352/2019	10/01/2020	MEENABEN KALPESHBHAI DOSHI,	DHARMESH D NANAVATY,MR ASIT B JOSHI	BHIKHUBHAI DAJIBHAI JADEJA,MAHASAGAR TRAVELS CO. LTD,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,HCLS COMMITTEE,RAVI B SHAH
2771	CA/3356/2019	13/03/2020	ALPESH BABUBHAI PATEL,	MR MOHSIN M HAKIM	NAGJIBHAI CHIMANBHAI RATHWA,JASHWANTSINH MAHENDRASINH PARMAR,NATIONAL INSURANCE COMPANY LIMITED,LEGAL HEIRS OF DECEASED JIGNESH RAMESHBHAI SONI KOKILABEN RAMESHBHAI SONI,UNITED INDIA INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
2772	CA/3357/2019	19/12/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	LAXMANBHAI SUFRABHAI MALIVAD,	RULE SERVED
2773	CA/3359/2019	06/08/2020	IQBALBHAI KASAMBHAI MIR,YUNUSBHAI IQBALBHAI MIR,AZAZ IQBALBHAI MIR,ROZMIN IQBALBHAI MIR	NISHIT A BHALODI	MUNNABHAI IBRAHIMBHAI MIR,RAJABHAI NEBHABHAI PARMAR,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR PALAK H THAKKAR
2774	CA/3360/2019	05/03/2020	PATEL BHIKHABHAI RAMABHAI,PATEL GAUTAMBHAI BHIKHABHAI	NISHIT A BHALODI	LH OF DECD PRAVINKUMAR AMBALAL PATEL SANDIPBHAI PRAVINBHAI PATEL,NEW INDIA ASSURANCE CO. LTD	RULE NOT RECD BACK,MR SUNIL B PARIKH
2775	CA/3361/2019	17/02/2020	HETALBEN SHAMJI MAHESHWARI D/O LATE SHAMJI PUNJA MAHESHWARI,GITABEN SHAMJI MAHESHWARI D/O LATE SHAMJI PUNJA MAHESHWARI,DEVALBEN SHAMJI MAHESHWARI M/O LATE SHAMJI PUNJA MAHESHWARI,SUMAR PUNJA MAHESHWARI B/O LATE SHAMJI PUNJA MAHESHWARI	MR. HEMAL SHAH	HARBHAJANSINGH PURANSINGH,NATIONAL INSURANCE CO. LTD	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2776	CA/3362/2019	11/03/2020	PARESHKUMAR BABULAL DAVE,	MR. HEMAL SHAH	DHANABHAI ARJANBHAI PARMAR,ARUNKUMAR KANTILAL DAVE,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2777	CA/3363/2019	11/03/2020	IBRAHIM MOHAMMAD MAKHMAL,	MR. HEMAL SHAH	BHAILALBHAI BHATHIBHAI BARIA,UJJAVAL S. DESAI,THE ORIENTAL INSURANCE COMPANY LTD	RULE SERVED
2778	CA/3365/2019	15/10/2019	GUJARAT VIDHYAPITH,	MR MUKUND M DESAI	RAMBHAI ISHWARBHAI PATEL,PRAKASH CHANDRA KANTILAL MEHTA,CHHOTUBHAI DHULABHAI PATEL,SOMABHAI DAHYABHAI PATEL,SIDHRAJ SURJIBHAI SOLANKI,REKHABEN KANAHIYALAL MEHTA,SHUKHARBHAI GOVINDBHAI HALPATI,ARVINDBHAI BALCJHANDRA DHOSALKAR,CHANDRKANTBHAI SOMABHAI PATEL,RAVINDRABHAI RAMCHANDRABHAI PANCHOLI,DILIPBHAI BHAGABHAI PARMAR,JASWANTSINH RATHOD,NIRJANA,KANTILAL DAHAYABHAIO MAKWANA,BACHUBHAI SOMABHAI BARANDA,ARUNBHAI BHAILALBHAI PATEL,CHANDRAKANT UPADHYAY,SATISH ISHWARLAL DARJI,HIRALAL PATEL,BHIKHABHAI SOMABHAI PATEL,RATANBHAI VASTABHAI DESAI,DEVCHANDRABHAI MANUBHAI,ASHOKBHAI RAMUJIBHAI HALPATI,TRIBUNAL DEVLEOPMENT DEPARTMENT	,MR AJ YAGNIK
2779	CA/3366/2019	26/11/2019	HARIJAN CHATRABHAI TRIKAMBHAI SINCE DECD THROUGH HEIRS,HARIJAN GAVRIBEN CHATRABHAI,HARIJAN BADRABHAI CHATRABHAI,HARIJAN RUDABHAI CHATRABHAI,HARIJAN BHURABHAI CHATRABHAI,HARIJAN DALUBEN CHATRABHAI,HARIJAN SARENGABHAI CHATRABHAI	MR AV PRAJAPATI	DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION,THE GENERAL MANAGER (LAND BRNACH)	RULE SERVED
2780	CA/3367/2019	07/01/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX-2,	(MRS MAUNA M BHATT)	NANDLAL JAIGOPAL AGRAWAL,	MS NUPUR D SHAH
2781	CA/3368/2019	18/02/2020	CHAUDHARY VAJIBEN WD/O KANABI RAJABHAI SHIVABHAI,CHAUDHARY DAHIBEN D/O KANABI RAJABHAI SHIVABHAI,CHAUDHARY MAHESHBHAI S/O KANABI RAJABHAI SHIVABHAI,CHAUDHARY VINODBHAI S/O KANABI RAJABHAI SHIVABHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
2782	CA/3369/2019	18/02/2020	PATEL RAMESHBHAI S/O KANABI DEVASHIBHAI AJABHAI,PATEL ISHWARBHAI S/O KANABI DEVASHIBHAI AJABHAI,PATEL HASMUKHBHAI S/O KANABI DEVASHIBHAI AJABHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
2783	CA/3370/2019	10/02/2020	GITABEN WD/O MOTIBHAI HIRABHAI PATEL,RATILAL MOTIBHAI PATEL,MINABEN WIFE OF KANTIBHAI PATEL	RONITH JOY	SAVITABEN WD/O NAGJIBAHI BAPUBHAI PATEL,KAMLESHBHAI NAGJIBHAI PATEL	UNSERVED EXPIRED (R),ROHAN A SHAH,RUSHABH H SHAH
2784	CA/3383/2019	12/03/2020	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	KIRIT NAVINCHANDRA GOR,ASLAM OSMAN KURESHI KALECHI,JYOTIBEN DEEPAK CHANDHANI	RULE SERVED,RULE UNSERVED,MR. HEMAL SHAH
2785	CA/3385/2019	27/11/2019	BHANUMATIBEN ALIAS MADHUBEN RAMESHCHANDRA MAKWANA,	MR AZIZ AN ALVI	RAMESHCHANDRA REVABHAI MAKWANA,	MR DIPAN DESAI
2786	CA/3387/2019	11/03/2020	PRATAPSINH MANSINH SOLANKI,	MR PARTHIV A BHATT	PASCHIM GUJARAT VIJ COMPANY LTD,	MS SONA SAGAR
2787	CA/3395/2019	25/08/2020	NATIONAL INSURANCE CO LTD,	MR SUNIL B PARIKH	MINAXI RAMESHBHAI SOLANKI,HEMAL RAMESHBHAI SOLANKI,DIVYA RAMESHBHAI SOLANKI,RADHABEN BECHARBHAI SOLANKI,BECHARBHAI BHANABHAI SOLANKI,REGENCY CONSTRUCTION CO LTD,REGENCY CONSTRUCTION CO LTD,REGENCY CONSTRUCTION CO LTD	RULE SERVED,MR RAJESH P MANKAD

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2788	CA/3397/2019	27/11/2019	NARENDRAKUMAR HARJIBHAI DESAI,	MR KARTIK V PANDYA	RITABEN NARENDRAKUMAR DESAI D/O RAMJIBHAI KURSHIBHAI DESAI,	MR RAXIT J DHOLAKIA
2789	CA/3398/2019	27/11/2019	NARENDRAKUMAR HARJIBHAI DESAI,	MR KARTIK V PANDYA	RITABEN NARENDRAKUMAR DESAI D/O RAMJIBHAI KURSHIBHAI DESAI,	MR RAXIT J DHOLAKIA
2790	CA/3399/2019	24/01/2020	L/H AND L/R OF DECEASED RAJIBEN MULUBHAI SOMABHAI MULUBHAI MANVAR,SOMABHAI MULUBHAI	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2791	CA/3400/2019	17/10/2019	DAKSHABEN MADUSUDAN TRIVEDI,	FALGUNI D UPADHYAYA,MR JAYRAJ CHAUHAN	MANAGING TRUSTEE,THE PRINCIPAL,THE DISTRICT EDUCATION OFFICER,THE GUJARAT EDUCATIONAL INSTITUTIONAL SERVICES TRIBUNAL	
2792	CA/3402/2019	05/03/2020	VAGHELA RAMESHBHAI BUDHABHAI,	MR. ZALAK B PIPALIA,MR. JAVED S QURESHI	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER EAST ZONE	MR ANUJ K TRIVEDI
2793	CA/3403/2019	05/03/2020	PARMAR BABULAL JETHALAL,	MR. ZALAK B PIPALIA,MR. JAVED S QURESHI	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER EAST ZONE	NOTICE SERVED,MR ANUJ K TRIVEDI
2794	CA/3404/2019	05/03/2020	UMESHKUMAR FULJIBHAI PATEL,	MR. ZALAK B PIPALIA,MR. JAVED S QURESHI	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER EAST ZONE	MR ANUJ K TRIVEDI
2795	CA/3405/2019	05/03/2020	KHATIK PRAHLAD RAMCHAL,	MR. ZALAK B PIPALIA,MR. JAVED S QURESHI	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY ESTATE OFFICER EAST ZONE	MR ANUJ K TRIVEDI
2796	CA/3406/2019	08/01/2020	TULSIBEN CHAITARBHAI BHIL,SHAKUNBEN CHAITARBHAI BHIL,L/H OF DECEASED GANGABEN CHAITARBHAI BHIL	SHASHVATA U SHUKLA,SHREYPRATAP S SINGH	SURESHBHAI NATUBHAI BHIL,JAMNADAS AMRUTBHAI BHIL	RULE SERVED
2797	CA/3407/2019	17/10/2019	FATESINH SOMABHAI PARMAR,	MR BK OZA	STATE OF GUJARAT,COLLECTOR, PANCHMAHAL,JETHABHAI RAIJIBHAI	
2798	CA/3414/2019	08/01/2020	BHARATBHAI JETHALAL BHAGWAT,	MR. HEMAL SHAH	BACHUBHAI JESANGBHAI AYER,THE NEW INDIA ASSURANCE CO. LTD,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
2799	CA/3417/2019	08/01/2020	PRATAPSINH KALYANSINH RATHOD,	MR. HEMAL SHAH	OWNER OF TATA SUMO JEEP,MAHMOOD GANI PATEL,ICICI LOMBARD GENERAL INSURANCE CO. LTD,NANUBHAI BHANJI TANK(RATHOD),DEEPSANGJI KALYANJI RATHOD,RELIANCE GENERAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL,MS KIRTI S PATHAK
2800	CA/3418/2019	23/01/2020	LH OF DECD DIPAKBHAI RAMANBHAI PANCHAL,RAMANBHAI POPATBHAI PANCHAL,DHANGAURIBEN RAMANBHAI PANCHAL,SONALBEN DIPAKBHAI PANCHAL	JENIL M SHAH	RAMESHBHAI LALJIBHAI GOHIL (LUHAR),HINDUSTAN SALT LTD,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR PRANAV G DESAI,MR KV GADHIA
2801	CA/3419/2019	29/11/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL GAJABHAI HEMABHAI,	RULE SERVED
2802	CA/3420/2019	29/11/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN BHIKHABHAI MAVABHAI,	RULE SERVED
2803	CA/3421/2019	29/11/2019	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN VAGHAJI DEVRAJJI,	RULE SERVED
2804	CA/3425/2019	08/01/2020	PATEL MUKESHBHAI MANIBHAI,PATEL BHARTIBEN MUKESHBHAI	MR MANISH J PATEL	MEHULKUMAR KANJIBHAI TARAR,CHANDRESHBHAI BHIKHABHAI SONI,IFFCO TOKIO GENERAL INSURANCE CO. LIMITED	RULE SERVED
2805	CA/3435/2019	07/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MADHUBEN WD/O RAMCHANDRABHAI RAVAL,KALIBEN RAMCHANDRABHAI RAVAL,HETALBEN RAMCHANDRABHAI RAVAL,ANITABEN RAMCHANDRABHAI RAVAL,DHANJIBHAI RAMCHANDRABHAI RAVAL,PUNABHAI MOHANBHAI RAVAL,SAMUBEN MOHANBHAI RAVAL,MAHENDRASINH JETHUSINH ZALA,LEGAL HEIRS OF DECEASED NAGINDAS CHIMANLAL SONI,BHAGVATIBEN WD/O NAGINDAS SONI,SAMIRBHAI NAGINDAS SONI,AASHISHBHAI NAGINDAS SONI,DINABEN NAGINDAS SONI	,RULE SERVED,RULE SERVED BY DS,UNSERVED EXPIRED (R),UMARFARUK M KHARADI
2806	CA/3436/2019	24/01/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHATRASINH RAMSINH PARMAR (GOHIL),GIRISHBHAI RATANSINH CHAUHAN,YAKUB MOHMAD DEVLAVALA	RULE SERVED

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2807	CA/3437/2019	21/01/2020	HUSEN ALIMAMAD JUNEJA,	MR. HEMAL SHAH	RAVJI RANA RABARI,RAGHU R. DANGER,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
2808	CA/3438/2019	07/02/2020	HEIRS AND L/RS OF BABUBHAI GOPALBHAI VASAVA,GAURIBEN BABUBHAI VASAVA,SUMATIBEN BABUBHAI VASAVA,LAXMIBEN BABUBHAI VASAVA,URMILABEN BABUBHAI VASAVA,VINODBHAI BABUBHAI VASAVA	MR DN PANDYA	SURESH MANCHHARAM,ANILKUMAR MATHRDAS NAGPAL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
2809	CA/3439/2019	24/10/2019	SQUARE YARD CONSULTING PRIVATE LIMITED,	MR VISHAL B MEHTA	NITABEN ANUPAMBHAI UPADHAYA,	MR JF MEHTA
2810	CA/3443/2019	18/10/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION	MR CHINMAY M GANDHI	IM GODHRAWALA,	
2811	CA/3445/2019	12/12/2019	UNITED INDIA INSURANCE CO.LTD GODHRA,	MR VC THOMAS	VALIBEN REVABHAI PATEL,KIRITKUMAR REVABHAI PATEL,KALYANSINH DEVSINH PARMAR,GOVINDBHAI AMBALAL ZALA	RULE NOT RECD BACK,RULE SERVED,MR. RAHIL P JAIN
2812	CA/3446/2019	05/02/2020	IFFCO TOKIO GEN. INS. COM. LTD.,	MS KIRTI S PATHAK	VILASBEN KIRTISINH THAKOR,KOMALBEN KIRTISINH THAKOR,YUVRAJ KIRTISINH THAKOR,SHIVANI KIRTISINH THAKOR,JITENDRA SOMAJI ZALA,SEVANTIBHAI RAMJIBHAI PARMAR	RULE SERVED,MR VISHAL C MEHTA
2813	CA/3449/2019	03/02/2020	KISHANBHAI BALUBHAI BHABHOR,	(CHETANKUMAR K SHAH)	GOVINDBHAI KUNVRABHAI GARI,DASHRATHBHAI HARJIBHAI GARI,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
2814	CA/3450/2019	13/03/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAJENDRASINH CHHTRASINH RAOLJI,MAHESHBHAI BHURABHAI PAMBHAR,JAMNAGAR TRAVELS(TRANSPORT LTD),NEW INDIA INSURANCE CO. LTD,BALJINDERKAUR BHUTANSINH MAJBI(SHIKH),BUTASINH DHANNASINH MAJBI(SHIKH) (DECEASED)	,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MR MOHSIN M HAKIM
2815	CA/3453/2019	13/03/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ANJUBEN MADHAVBHAI PARMAR,HARSHITABEN MADHAVBHAI PARMAR,SAURAV MADHAVBHAI PARMAR THROUGH GUARDIAN MOTHER, ANJUBEN MADHAVBHAI PARMAR,DILIPBHAI CHHATRASINH PARMAR,HASMUKHBHAI RATANBHAI CHAUHAN,MAHESHBHAI MANGALBHAI BARIA,THE ORIENTAL INSURANCE CO. LTD,HEMENDRADAS GOMTDAS BAIRAGI,SURESHCHANDRA GAUTAMLAL PANCHAL	RULE SERVED,RULE UNSERVED,MR VIJAL P DESAI

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2816	CA/3455/2019	23/10/2019	JANI HASMUKHBHAI AMRUTLAL,PATEL RAMESHBHAI KUBERBHAI,UPADHYAY PARESH RADHESHYAM,THAKORE KIRTIJI SARTANJI,VAGHELA NAROTTAMBHAI KANTILAL,MAKWANA KIRITKUMAR GOVINDLAL,RAWAL BIPINBHAI DHIRAJLAL,DAVE YOGESHKUMAR TATVAPRASAD,RAWAL ATULKUMAR JAYANTILAL,RAJPUT PRADIPKUMAR CHANDANSINH,DESAI RANCHHODBHAI TALJABHAI,SADHU RADHESHYAM VITTHALDAS,TRIVEDI DEVENDRAKUMAR JAGUBHAI,THAKORE CHHATRAJI MODJIJI,SOLANKI HARSHADKUMAR DAHYALAL,VANKAR PRAVINBHAI AMRABHAI,RABARI BABUBHAI MAFABHAI,PATEL BABABHAI BECHARDAS,VANKAR BABUBHAI JIVANBHAI,PARMAR VIJAYKUMAR AMBALAL,SHRIMALI PRAVINKUMAR GOVINDBHAI,RAJPUT JAWANJI TEJAJI,DESAI SAGARBHAI MAVJIBHAI,DARJI MANOJKUMAR DAHYALAL,PATEL BHIKHABHAI VITTHALDAS,PATEL PRAHLADBHAI JIVRAMBHAI,PARMAR HEMANKUMAR KANTILAL,RAMI KANUBHAI GOPALBHAI,PARMAR JAYANTIBHAI BABUBHAI,KODALIYA MOHAMMADALI RASULBHAI,BALOCH NAJARMOHAMMED NEKMOHAMMAD,BALOCH RASULKHAN ATAMMOHAMMAD,MANURI MUNIRBHAI AHMADABDULBHAI,SENMA SURESHBHAI CHATURBHAI,SENMA RATILAL KHEMABHAI,BHOJAK KIRITKUMAR KANTILAL,PATHAN AYUBKHAN AMIKHAN,QURESHI ABADKHAN YASINKHAN,CHAUDHARY BABUBHAI CHELJIBHAI,PRAJAPATI MAGANBHAI KACHRABHAI,THAKORE BHAVANJI ARJANJI,THAKORE ROHITJI PRATAPJI,DARBAR VINODSINH BABARSINH,THAKORE BADAJI SAUJI,SUTHAR PRAVINBHAI DAHYABHAI,PARMAR MALSHI AMBABHAI,THAKORE RAMESHJI GANDAJI,THAKORE PRADHANJI GOVAJI,THAKORE JAYNATIJI RAVTAJI,THAKORE KANTIJI SEDHAJI,THAKORE BHAVSANGJI GOVAJI,THAKORE BALAJI GOVAJI,THAKORE BHUPENDRA MADHABHAI,THAKORE KADUJI LADHUJI,THAKORE BHURAJI RAMJIJI,BHARWAD RUPABHAI GANDABHAI,PARMAR KANUBHAI GOVINDBHAI,THAKORE NAVAJI LAVJIJI,THAKORE PACHARIJI VIRJIJI,VAGHELA HETUJI BHAGUJI,THAKORE KESAJI BHAVAJI,TRIVEDI DAHYALAL KANJILAL,NIRASI LILABHAI RAIGHANBHAI,BHARWAD KARSANBHAI ZINABHAI,THAKORE MULJIJI RATUJI,THAKORE RAMAJI DEVSIJI,THAKORE RAYAJI MAFAJI,THAKORE GOVAJI SARTANJI,THAKORE VASRAMJI SARTANJI,THAKORE RUPSINHJI KARAMSHIJI,THAKORE TABHAJI MAGANJI,RABARI PRATAPBHAI FULABHAI,THAKORE BHURAJI RAVTAJI,SOLANKI HIMMATBHAI DANABHAI,SOLANKI BABUBHAI KANTIBHAI,THAKORE UDAJI SARTANJI,THAKORE PRAHADJI KHENGARJI,THAKORE DALSANJI KHENGARJI,THAKORE CHATURJI VELAJI,THAKORE KANUJI AMTHAJI,SOLANKI SHASHIKANT NATHALAL,GOSWAMI SOMPURI MAHADEVPURI,RABARI MANABHAI GOVINDBHAI,THAKORE MAGANJI SAVJIJI,JAISWAL VINODKUMAR KANTILAL,VAGHELA BHIKHUBHA BABUJI,ZALA KAKUJI KESHAJI,BAVA PRAVINCHANDRA MAFATLAL,PATHAN UMARKHAN DILAWARKHAN,THAKORE DHARSIJI DHIRAJI,KAMINIBEN RAMESHBHAI PATEL WIFE,NUPURBEN RAMESHBHAI PATEL DAUGHTER,HARNISHBHAI RAMESHBHAI PATEL SON,VINABEN PRAVINBHAI SUTHAR EXPIRED,DIPAKKUMAR PRAVIBHAI SUTHAR SON,JAGDIPKUMAR PRAVINBHAI SUTHAR SON,MADHUBEN DAHYALAL TRIVEDI WIFE,DIPAKBHAI DAHYABHAI TRIVEDI SON,BHARATBHAI DAHYALAL TRIVEDI SON	,MR. MUKESH T MISHRA	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,MEMBER SECRETARY,,CHIEF ENGINEER ZONE-II,SUPERINTENDING ENGINEER,SUPERINTENDING ENGINEER,STATE OF GUJARAT	,GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2817	CA/3456/2019	23/10/2019	AJITSHINH LAKHIAJI JADEJA,ANIRUDHSHINH BALUBHA JADEJA,KHIMA PACHAL BAROT,GHANSHYAMSHINH JITUBHA JADEJA,KHIMRAJ PABUBHAI GADHAVI,SURUBHA GODHARJI JADEJA,HARPALSHINH JATUBHA JADEJA,PRUTHVIRAJSHINH DANUBHA JADEJA,KARAMSHI DEVJI FAFAL,PUNJA MANGAL GARVA,SURYASHINH TAKHUBHA JADEJA,JAKAB RAMJANM RAYMA,KARSANJI ARAJANJI SODHA,ALAJI JUJARSHINH SODHA,AJITSHINH LAKHIAJI JADEJA,MANGALSHINH JUVARSHINH SODHA,GULABSHINH HIRAJI SODHA,DEVRAJ NARAN GADHAVI,HAJABHAI VACHHIYA GADHAVI,JUWANSHINH DEEPSHINH SODHA,JAYRAJSHINH TAPUBHA VAGHELA,KALYANSHINH RANSHINH SODHA,POPATBHA BUSHUBHA JADEJA,BABUBHAI VACHHIYA GADHAVI,KASAM ISMAIL LUHAR,JITUBHA RAMSHINH VADHER,KISHORSHINH JORAVARSHINH JADEJA,GAJENDRASHINH RANMALSHINH JADEJA,BALBHADRASHINH VIKRAMSHINH VAGHELA,SUMRA ELIYAS ISMAIL,JUMA RAYAB SAMA,ALIMAMAD UMAR KUMBHAR,TUGA SURA HARIJAN,SIDHIK PERAJ SAMA,HAKIM CHANESAR SUMRA,RANA BHIMA HARIJAN,RAMJAN MAMAD KUMBHAR,SUMRA KASAM KUMBHAR,DESAR RAYMAL HARIJAN,JUSAB RAYAB SAMA,NIRMAL MANILAL JOSHI,EBRAHIM TEJA SAMA,JUMA CHANESAR SUMRA,SAMAJI DEVAJI HARIJAN,AACHU VELA HARIJAN,HAKIM ASRAF NODE,AMIRALI ISMAIL SUMRA,BHILAL ISMAIL SUMRA,BALA SUKARIYA HARIJAN,PABA JANKUR HARIJAN,ABDULLA ISMAIL SAMA,AMIN SARMAMAD SAMA,DEVUHA CHANDAJI JADEJA,RAHIMA ISMAIL SUMRA,HARESH POPAT BHARTHI,DHIRAJI SARTANJI VAGHELA,BHUPENDRASHINH HATHUBHA ZALA,MEGHJI ARJAN VALANAD,DAYALAL DEVJI HARIJAN,KHUSHALVAN P. GOSWAMI,HIMMATSINH M JADEJA,SHIVAJI KANJI VALAND,LALJI DALAJI SODHA,MEGHRAJJI KHANJI JADEJA,ASHA RAMA RABARI,JANAKSINH GOVINDJI JADEJA,BHOJRAJ MALA RABARI,PRAKASH VELJI RATHOD,RAMJI NANJI LONCHA,TAKHATSIH LAXMANSINH SODHA,MOHAN SALE MARU,BIJAL GABHA RABARI,NANUBHA JETHUJI JADEJA,KHETAJI HIRAJI SODHA,JAMOJI HIRAJI SODHA,UMARMIYA AMIRMIYA JIEJA,NARENDRA SOMABHAI NAYEE,DHIRAJ JIVAN HARIJAN,VINODGIRI VISRAMGIRI GOSWAMI,SUDHIR BALASHANKER JOSHI,GABHUBHA RAVAJI RATHOD,DILIPSINH CHAMANSINH SODHA,VIRAL YASHWANTRAI BHATT,NARPATSINH RAMSANGJI JADEJA,LILADHAR VELJI SOLANKI,DEVSHI ALA MAHESHWARI,RAJEN MANEKLAL THACKER,NARPATSINH RATUBHA JADEJA,RAMAJU DAUD LANGA,MANUBHA RAJMALJI JADEJA,HUSSAIN OSMAN KHAVRA,RANA JAGU RABARI,BIJAL GABA RABARI,HASAM ALIMAMAD JAT,KARASAN RAMAJI MAHESHWARI,SAGALAJI KANJIMAL BRAHMAN,MAMAD LADHA BHADALA,AMAD JUSAB MANJOTHI,VIJERAJ KHIRAJ RATHOD,MAMAD OSMAN BHATTI,RAMAJI MALSHI FAFAL,ALIASAGAR OSMAN BHATTI,JENTILAL JIVRAM ABOTI,ABDUL OSMAN BHATTI,LAXMIDAS SHANKERLAL JOSHI,AAMJI LAKHAJI RATHOD,VELA HIRA RABARI,VACHHIYA KHIMA HARIJAN,BAHADURSHINH NAVUBHA JADEJA,SAVAISHINH BHURAJI CHAUHAN,TOGAJI VIJERAJ RATHOD,GABHA LAKHU RABARI,KHENJAR MYAJAR KHATANA,AYUB BHULA KHUMBAR,ABDULSATAR HUSEN SAMA,NAMORI MATHU MAHESHWARI,HASAM ISHA KHALIFA,AKHAJI NAGAJI RATHOD,BHARA BUDDHA RABARI,AKSHAY KRUPASHANKER JOSHI,NILESHGAR BALGAR GOSWAMI,ARVINDGAR HARIGAR GOSWAMI,KHETASHI MURJI GADHAVI,AATU KHETA BAROT,PABU VACHHIYA GADHAVI,RATAN MALSHI GADHAVI,VARJANG HARI GADHAVI,VALJI HARI MUNDHADA,VIRAM AASADHIR GADHAVI,TULSIGAR JETHIGAR GUSAI,LAKHDHIRSHINH HALUBHA JADEJA,NARSANG UMIYADAN BAROT,RASIK LAXMIDAS MOTA,MUSTAK ABDUL RAJAK JAMADAR,PRUTHVIRAJSHINH RANESHINH JADEJA,ABBAS ALIMAMAD SAMA,IUSAB	MR. MUKESH T MISHRA	GUJARAT WATER SUPPPLY AND SEWARAGE BOARD,CHIEF ENGINEER,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,STATE OF GUJARAT	,GOVERNMENT PLEADER

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2818	CA/3459/2019	06/03/2020	KAREEMBHAI ABBUBAKR RAYMA,	MR.HIREN M MODI	DUNGARDAN VIJDAN GADHVI,PRATIBHABEN KISHOR GADHVI,THE NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR NAGESH C SOOD
2819	CA/3460/2019	04/12/2019	MAHENDRAKUMAR NATHALAL ADATIYA,	MR PJ KANABAR	STATE OF GUJARAT THROUGH EXECUTIVE ENGINEER,DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION RAJKOT	RULE NOT RECD BACK
2820	CA/3462/2019	06/03/2020	MUSTAKBHAI AMIRBHAI MALEK,	MR.HIREN M MODI	MAHEBUB HASANBHAI MALEK,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED
2821	CA/3464/2019	20/01/2020	RAMESHBHAI AMBALAL PATEL,KANCHANBHAI AMBALAL PATEL,KUSUMBEN AMBALAL PATEL	MR. JIGNESH A PATHAK	BHAILALBHAI NATHABHAI PATEL,KAMLABEN VADILAL PANCHAL,SUB REGISTRAR	GOVERNMENT PLEADER,RULE SERVED
2822	CA/3465/2019	06/03/2020	SALMABIBI GULAMBHAI MALEK,MINOR SAMIRABANU GULAMBHAI MALEK,MINOR AASIFBHAI GULAMBHAI MALEK,NURJABIBI RASULBHAI MALEK	MR.HIREN M MODI	MAHEBUB HASANBHAI MALEK,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR YOGI K GADHIA
2823	CA/3468/2019	17/12/2019	INDIAN OIL CORPORATION LIMITED.,	M R BHATT & CO.,MUNJAAL M BHATT	RAHUL MANUBHAI RAVAL,	THAKKAR AND PAHWA ADVOCATES
2824	CA/3473/2019	23/10/2019	JESANGBHAI POPATBHAI DHANDH,MAHENDRAJATI BHANJATI GOSAI	MR. MUKESH T MISHRA	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER,STATE OF GUJARAT	,GOVERNMENT PLEADER
2825	CA/3481/2019	19/10/2019	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR UM SHASTRI	AMARSINH RAIJIBHAI PAGI,STATE OF GUJARAT,ACCOUNTS OFFICER	
2826	CA/3482/2019	22/10/2019	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR UM SHASTRI	SURIBEN WD/O LAXMANBHAI MANSUKHBHAI BARIA,STATE OF GUJARAT,ACCOUNTS OFFICER	
2827	CA/3483/2019	05/02/2020	ANWAR HUSEN ABDREMAN KHATRI,SULEMAN ABDREMAN KHATRI SINCE DECEASED THRU HEIR,JUBEDABEN SULEMAN KHATRI	MR BY MANKAD	AMAD JUSAB KHATRI SINCE DECEASED THRU L/H,JINDUBAI AAMAD KHATRI,KHATRI ABDULA AAMAD,KHATRI IBRAHIM AAMAD SINCE DECEASED THRU HERIS,KHATRI BILKISHBANU IBRAHIM,KHATRI MAHAMAD YUSUF IBRAHIM,KHATRI FARZANBANU ABDULHAMID,KHATRI JAHANARA ANASH,KHATRI PRAVINBANU ISHTIHAK,OSMAN JUSAB KHATRI,ALIMAMAD JUSAB KHATRI,SIDIK JUSAB NODE	RULE SERVED,DECEASED LITIGANT,MR HASHIM QURESHI,MR. EKRAMA H QURESHI
2828	CA/3484/2019	05/02/2020	MAMABHAI HASAM KHATRI SINCE DECEASED THRU KHATRI SAKINABAI MUSTAK,JUNAS JUSAB KHATRI	MR BY MANKAD	AMAD JUSAB KHATRI SINCE DECEASED THRU L/H,JINDUBAI AAMAD KHATRI,KHATRI ABDULA AAMAD,KHATRI IBRAHIM AAMAD SINCE DECEASED THRU HERIS,KHATRI BILKISHBANU IBRAHIM,KHATRI MAHAMAD YUSUF IBRAHIM,KHATRI FARZANBANU ABDULHAMID,KHATRI JAHANARA ANASH,KHATRI PRAVINBANU ISHTIHAK,OSMAN JUSAB KHATRI,ALIMAMAD JUSAB KHATRI,SIDIK JUSAB NODE	,RULE SERVED,RULE UNSERVED,MR HASHIM QURESHI,MR. EKRAMA H QURESHI
2829	CA/3487/2019	16/12/2019	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	SEJAL ALIAS VIPULABEN RAMESHBHAI,MINOR VIPUL RAMESHBHAI THROUGH MOTHER AND GUARDIAN SEJAL ALIAS VIPULABEN RAMESHBHAI,MINOR ROHIT RAMESHBHAI THROUGH MOTHER AND GUARDIAN SEJAL ALIAS VIPULABEN RAMESHBHAI,MINOR SHILPA RAMESHBHAI THROUGH MOTHER AND GUARDIAN SEJAL ALIAS VIPULABEN RAMESHBHAI,KANJIBHAI NATHUBHAI MAKWANA	RULE SERVED,UNSERVED EXPIRED (R)
2830	CA/3489/2019	06/03/2020	RAVIKUMAR KANJIBHAI PATEL,	NANAVATI & NANAVATI	BHAVI RAVIKUMAR PATEL,	MRS NISHA M PARIKH,HCLS COMMITTEE
2831	CA/3491/2019	24/10/2019	PATEL AMABALAL HIRABHAI,PATEL JAMNABEN HIRABHAI,PATEL VADILAL HIRABHAI,PATEL RAMILABEN HIRABHAI,PATEL KAPILABEN HIRABHAI,PATEL JYOTSANABEN HIRABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	

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2832	CA/3492/2019	24/10/2019	SUTHAR ARVINDBHAI SOMABHAI,SUTHAR PRAVINBHAI SOMABHAI,SUTHAR BHARATBHAI SOMABHAI,SUTHAR LAXMIBEN WD/O SOMABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,	
2833	CA/3497/2019	06/03/2020	UPADHYAY VIVEKKUMAR SATISHKUMAR,	MR NIRAV C SANGHAVI	DIPIKABEN W/O UPADHYAY VIVEKKUMAR SATISHKUMAR AND D/O RAJPUT RAMSING,	MR. SURAJ A SHUKLA
2834	CA/3502/2019	04/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL NARANABHAI HADMATABHAI,	MR MAHESH P PATEL
2835	CA/3503/2019	04/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN CHAMANABHAI PURABHAI,	MR MAHESH P PATEL
2836	CA/3504/2019	04/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN SAGTHABHAI BHAI PURABHAI,	MR MAHESH P PATEL
2837	CA/3505/2019	04/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL NAGAJIBHAI DHARMSIBHAI,	MR MAHESH P PATEL
2838	CA/3506/2019	04/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HARIJAN CHAMANABHAI JAGATABHAI,	MR MAHESH P PATEL
2839	CA/3507/2019	04/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	PATEL GANESHBHAI JAGMALBHAI,	MR MAHESH P PATEL
2840	CA/3508/2019	21/01/2020	CHANCHALBEN GOVINDBHAI PRAJAPATI,GOVINDBHAI LALLUBHAI PRAJAPATI	MR PR ABICHANDANI	RANJANBHAI DIPAKBHAI PRAJAPATI,DIPAKBHAI GOVINDBHAI PRAJAPATI,HARESHBHAI GOVINDBHAI PRAJAPATI,RAJANBEN HARESHBHAI PRAJAPATI,COLLECTOR AHMEDABAD,CITY DEPUTY COLLECTOR AHMEDABAD	NOTICE SERVED,NOTICE UNSERVED,MR HR LATHIGARA
2841	CA/3510/2019	07/01/2020	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,CHIEF ENGINEER ZONE II,SUPERINTENDING ENGINEER	MR HS MUNSHAW	DINESH AMRUTLAL SOLANKI,STATE OF GUJARAT	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR.KISHORE PRAJAPATI
2842	CA/3511/2019	20/01/2020	PRIYANKA D/O MUKESHCHANDRA PATEL W/O CHINTANKUMAR ASHOKBHAI APTEL,	MR. NITESH G JAIN	CHINTANKUMAR ASHOKBHAI PATEL,	NOTICE SERVED
2843	CA/3512/2019	23/12/2019	BIBIBANU FARIDKHAN NAGORI,ZUBEDABANU FARIDKHAN NAGORI,AMANKHAN S/O FARIDKHAN NAGORI,MUMTAZBANU FARIDKHAN NAGORI,SHAMIMBANU D/O FARIDKHAN NAGORI,WASIMKHAN S/O FARIDKHAN NAGORI	MUHAMMADYUSUF M KHARADI	SAJJADALI MUHAMMADBHAI MOMIN,DILSHADBANU W/O FARIDKHAN NAGORI,AMJADKHAN S/O FARIDKHAN NAGORI,SHAKURABANU D/O FARIDKHAN NAGORI,SAJEDABANU D/O FARIDKHAN NAGORI,SHAHJAHANBANU D/O FARIDKHAN NAGORI,FIRDOSBANU D/O FARIDKHAN NAGORI	RULE SERVED,UNSERVED EXPIRED (R)
2844	CA/3513/2019	25/02/2020	STATE OF GUJARAT,THE ADDITIONAL CHIEF SECRETARY TO THE GOVERNMENT OF GUJARAT,THE ADDITIONAL CHIEF SECRETARY TO THE GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	RAFIK HAJIBHAI PARMAR,PRAKASH BHIKHCHAND TALREJA,THE REGISTRAR GENERAL	NOTICE SERVED BY DS
2845	CA/3514/2019	27/01/2020	DAMYANTIBEN SAMANTBHAI KHUMAN,SAMANTBHAI RAMBHAI KHUMAN ADMINISTRATOR OF DAMYANTIBEN SAMANTBHAI KHUMAN	MR HARDIK D MUCHHALA	BHABHLUBHAI BHANBHAI DHAKHDA,	RULE SERVED
2846	CA/3515/2019	07/10/2020	RELIANCE GENERAL INSURANCE COMPANY LTD,	MR CHIRAYU A MEHTA	MANJUBEN AMARSINH BARIA,BHAVIKABEN AMARSINH BARIA THROUGH GUARDIAN, MANJUBEN AMARSINH BARIA,RASHMIKABEN AMARSINH BARIA THROUGH GUARDIAN, MANJUBEN AMARSINH BARIA,JITENDRA AMARSINH BARIA THROUGH GUARDIAN, MANJUBEN AMARSINH BARIA,DHRUVIKABEN AMARSINH BARIA THROUGH GUARDIAN, MANJUBEN AMARSINH BARIA,BHAGABHAI NATUBHAI BARIA,KANTABEN BHAGABHAI BARIA,FARUQBHAI ABDULHAKAM BANDI,FARUQ ISMALI DAMDI	RULE SERVED,MR MOHSIN M HAKIM
2847	CA/3518/2019	05/12/2019	STATE OF GUJARAT DEPUTY COLLECTORE LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF LAKHUBHAI BAVABHAI,GABHARUBHAI LAKHUBHAI	,RULE SERVED

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2848	CA/3519/2019	05/03/2020	RUPSANGJI BECHARJI THAKOR,	MR.HIREN M MODI	ASHOKKUMAR N BHIL,CHIMANBHAI DALABHAI BHIL,RELIANCE GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR RATHIN P RAVAL
2849	CA/3520/2019	14/11/2019	KAUSHIKBHAI HIRALAL SIDDIWALA,	(MR SANDEEP N BHATT)	DAOOD MUSA KADVA THROUGH LH,AYUB ISMAIL BHAIJI,MADINABEN WD/O DAOOD MUSA KADVA,MAHEJBIN DAOOD KADVA,MOHSIN DAOOD KADVA,MUBARAK DAOOD KADVA,MAHMAD DAOOD KADVA	,MR DHAVAL D VYAS
2850	CA/3522/2019	10/12/2019	LEGAL HEIRS OF LATE THAKORBHAI LALLUBHAI PATEL SOMABHAI THAKORBHAI PATEL,	MR VD PARGHI	STATE OF GUJARAT,DEPUTY COLLECTOR,MAMLATDAR AND KRUSHIPANCH,THE MEMBER	
2851	CA/3524/2019	22/01/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHJI DHUDAJI,	MR MAHESH P PATEL
2852	CA/3527/2019	18/08/2020	SAFDARBHAI SIRAJBHAI LIMKHEDAWALA,	MR A A ZABUAWALA	RAJUBHAI KAMALSINGH YADAV,	HCLS COMMITTEE,MR. HARDIK J JANI
2853	CA/3529/2019	18/02/2020	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	ISHAK JAMUBHAI MOGAL,HAMIDBHAI ABDUL SAKUR KAJUL,TARABEN WD/O DILIPBHAI SAVABHAI CHAUDHARI,SWAPNIL DILIPBHAI CHAUDHARI,RITVIKABEN DILIPBHAI CHAUDHARY,SAVABHAI REVLABHAI CHAUDHARI,CHALIBEN SAVABHAI CHAUDHARI	RULE SERVED,MR.HIREN M MODI
2854	CA/3530/2019	05/03/2020	VALMIKI SEVA TRUST THRU RAJENDRASINH KHUMANSINH BHATTI,	MS SUKRUTI D KAPADIA	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER,THE SECRETARY	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR AD OZA
2855	CA/3531/2019	05/03/2020	GUNDEL TRUST,	MS SUKRUTI D KAPADIA	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2856	CA/3533/2019	03/02/2020	ICICI LOMBARD GIC LTD,	MR. RAHUL R DHOLAKIA	SHANTABEN GORDHANBHAI PITHAYA,SANJAYKUMAR PARVATBHAI PATEL,CHHATRASINH JYOTIBHAI BHURIYA	RULE SERVED
2857	CA/3534/2019	03/02/2020	ICICI LOMBARD GIC LTD,	MR. RAHUL R DHOLAKIA	GORDHANBHAI VIRIYABHAI PITHAYA,SANJAYKUMAR PARVATBHAI PATEL,CHHATRASINH JYOTIBHAI BHURIYA	RULE SERVED
2858	CA/3535/2019	07/02/2020	SANDIP JITENDRABHAI SHAH,	MR RC KAKKAD,HARSHESH R KAKKAD	NEHABEN SANDIPBHAI SHAH,	RULE SERVED BY DS
2859	CA/3536/2019	03/02/2020	BANUBIBI RASULBHAI MALEK,IMROZBANU ALIAS SAKILABEN RASULBHAI MALEK,SANDUBIBI MAHEBUBBHAI MALEK	MR.HIREN M MODI	MAHEBUB HASANBHAI MALEK,THE NEW INDIA INSURANCE CO LTD	RULE SERVED,MR YOGI K GADHIA
2860	CA/3537/2019	09/12/2019	PURIBEN DHANJIBHAI KUKADIA,HIMMATBHAI DHANJIBHAI KUKADIYA,KAJALBEN DHANJIBHAI KUKADIYA,NAYNABEN DHANJIBHAI KUKADIYA,RINKAL DHANJIBHAI KUKADIYA,DIPAK DHANJIBHAI KUKADIYA	MR TULSHI R SAVANI	SALEMAN DADUBHAI SHAIKH,DEHURBHAI HAMABHAI BHARWAD,THE NEW INDIA INSURANCE CO. LTD,LABHUBEN LALLUBHAI KUKADIYA,THE UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA
2861	CA/3538/2019	09/12/2019	LABHUBEN LALLUBHAI KUKADIA,ANANT LALLUBHAI KUKADIA,VISHAL LALLUBHAI KUKADIA	MR TULSHI R SAVANI	SALEMAN DADUBHAI SHAIKH,DEHURBHAI HAMABHAI BHARWAD,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA
2862	CA/3539/2019	03/02/2020	ORIENTAL INSURANCE COMPANY LEGAL BRANCH,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	RAMANJOR RAMDULAR SAROJ(FATHER OF DECEASED VIJAY),KAMLADEVI RAMANJOR SAROJ(MOTHER OF DECEASED VIJAY),MAHESHBHAI MELSING VASAVA,ANILKUMAR SHANTILAL BAROT,DHANESHBHAI CHIMANLAL SHAH	,RULE SERVED
2863	CA/3541/2019	03/02/2020	ORIENTAL INSURANCE COMPANY LEGAL BRANCH,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SUSHIL RAMDHARI SAROJ,MAHESHBHAI MELSING VASAVA,ANILKUMAR SHANTILAL BAROT,DHANESHBHAI CHIMANLAL SHAH	RULE SERVED
2864	CA/3544/2019	09/01/2020	MINOR KRUTI DILIPBHAI BHADAJA THROUGH GUARDIAN AND NEXT FRIEND KUNDANBEN DILIPBHAI BHADAJA,	MR. ZALAK B PIPALIA	RAMJIBHAI AMBABHAI BHADAJA,ASHWINBHAI RAMJIBHAI BHADAJA	RULE SERVED

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2865	CA/3545/2019	11/08/2020	NEW INDIA ASSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	SAROJBA W/O PRAHLADSINH JADEJA,DIVYARAJSINH PRAHLADSINH JADEJA,JYOTIBA PRAHLADSINH JADEJA,ANANDCHANDRA MAHARANA,JENTIBHAI BHAVANBHAI AAHIR,GUJARAT STATE ROAD TRANSPORT CORPORATION	,NOTICE SERVED
2866	CA/3547/2019	04/02/2020	LEGAL HEIRS OF DECEASED RAVJI ALI KOLI,KANTABEN RAVJIBHAI KOLI,MINOR SUNIL RAVJI KOLI THROUGH GUARDIAN KANTABEN RAVJIBHAI KOLI,MINOR VIKAM RAVJI KOLI THROUGH GUARDIAN KANTABEN RAVJIBHAI KOLI,MINOR SHITAL RAVJI KOLI THROUGH GUARDIAN KANTABEN RAVJIBHAI KOLI,ALI KHAMISHA KOLI,MEMABAI ALIAS MARIABAI KHAMISHA KOLI	JENIL M SHAH	SUBHASH MEGHJI NANDA,HARISHBHAI MEGHJIBHAI NANDA,THE ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED
2867	CA/3548/2019	14/02/2020	BABARBHAI JETHABHAI VANKAR,	MR SANDIP C SHAH	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	RULE SERVED
2868	CA/3552/2019	03/09/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAUHAN BUNIBEN DAHYABHAI,CHAUHAN MANILAL DAHYABHAI,CHAUHAN RAIBEN DAHYABHAI,CHAUHAN DOLATSINH DAHYABHAI,CHAUHAN HIRSINH DAHYABHAI,CHAUHAN BALUBEN DAHYABHAI	RULE SERVED,MR VIJAY N RAVAL
2869	CA/3553/2019	09/03/2020	SHRI RAM GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	DHULABHAI SHAKRABHAI PATEL,UNITED INDIA ASSURANCE CO. LTD,MUMTAZBEN SIKANDRABHAI MANSURI,RUKAIYABANU SATTARBHAI MANSURI,TAHIRBEN BABUBHAI MANSURI,SAYARABANU NASARUDDIN MANSURI,SIKANDAR SATTARBHAI MANSURI,AARIF SATTARBHAI MANSURI,VARIS SATTARBHAI MANSURI	RULE SERVED,MR RATHIN P RAVAL
2870	CA/3554/2019	11/08/2020	SHANTILAL NAVGHANBHAI SONAGRA,	MR. HEMAL SHAH	DASHRATHSINH UDESINH ZALA,RELIANCE GENERAL INSURANCE CO. LTD	NOTICE SERVED
2871	CA/3560/2019	20/12/2019	HANSABEN @ ANASUYABEN GOVINDBHAI CHOVATIA,GOVINDBHAI MANJIBHAI CHOVATIA,MAYURBHAI THAKARSIBHAI KASWALA	,VYOM H SHAH	VASANTIBEN DHANSUKHBHAI DESAI SICNE DECEEASED THRUL/H AND L/R,THE STATE OF GUJARAT,THE COLLECTOR,THE GUJARAT SLUM CLEARANCE BOARD,THE CHAIRMAN,SHRI RATIBHAI K. BHADANI,SMT.MANISHA S. HIRPARA,SHRI RAJENDRABHAI CHHANABHAI RATHOD,KAUSHIK K SAVALIYA,SHRI RAJENDRABHAI CHHANABHAI RATHOD,SHRI HITESH RAMJIBHAI KAROT,SHRI THAKARSHI R. RADADIYA,SHRI PRAKASH D NAGANI,SHRI GOKAL RAVJIBHAI PATEL,SHRI CHHAGANBHAI G DOBARIYA,SHRI ASHWINBHAI UKABHAI PATEL,SHRI SURESHBHAI J PATEL,SHRI SUNIL DURGAPRASAD MISHRA,HIREN V PATEL,SHRI SUNIL DURGAPRASAD MISHRA,SHRI RAJU GAURI NAYAK,SHRI JOGENDRA HARIPRASAD,SHRI RAMANBHAI F. PATEL,SHRI KETANBHAI G GADHIYA,MAHESHBHAI V KOTADIYA,SHRI UMESH MANILAL SAVALIYA,SMT.PARULBEN M PATEL	,MS DISHA N NANAVATY
2872	CA/3561/2019	09/12/2019	MANCHHIBEN ALIAS MANJULABEN VITTHALBHAI PARMAR,VIKRAMBHAI VITTHALBHAI PARMAR,KASHIBEN BAKORBHAI PARMAR	MR MOHSIN M HAKIM	DILIP RAMRAV PAWAR,AGRAWAL TRANSLINK PVT LTD,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,GUJARAT ROAD TRANSPORT CORPORATION LTD	RULE NOT RECD BACK
2873	CA/3566/2019	20/02/2020	RAJENDRAKUMAR RAMRATAN ARORA,VIPINKUMAR MADANLAL MITTAL	SUDHANSHU A JHA,MR DILJITSINGH D RAKKAD	SANKALCHAND JECHANDBHAI PATEL,BABABHAI SHANKARBAI PRAJAPATI (THROUGH LEGAL HERIS HIRABHAI BABABHAI PRAJAPATIO),RAMANBHAI GANDABHAI PRAJAPATI	RULE SERVED,MR SP MAJMUDAR,MR. HJ KARATHIYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2874	CA/3569/2019	26/02/2020	SMT. RANIBEN MADHABHAI BHADHARKHA EDUCATION AND CHARITABLE TRUST,	MR KUNAL S SHAH	VIR NARMAD SOUTH GUJARAT UNIVERSITY THROUGH VICE CHANCELLOR,GUJARAT NURSING COUNCIL THROUGH REGISTRAR,STATE OF GUARAT THROUGH CHIEF SECRETARY,UNION OF INDIA THROUGH SECRETARY,STATE OF GUJARAT THROUGH SECTION OFFICER	DS AFF.NOT FILED (N),ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR JJ YAJNIK,MR UDAYAN P VYAS,MR CHAITANYA S JOSHI
2875	CA/3570/2019	05/03/2020	CHAMANLAL NARANJI GOR,	MR NILESH M SHAH	KHALIFA JUSHABSHA SHERMAMAD THRU HIS L/H,ABBAS JUSHABSA SHERMAMAD KHALIFA,SOKAT JUSHABSA BAVA,SIKANDAR JUSHABSA BAVA,RAFIK JUSHABSA BAVA	,SUNILSINH J CHAUHAN
2876	CA/3572/2019	24/10/2019	INDIAN OIL CORPORATION LIMITED.,	M R BHATT & CO.,MUNJAAL M BHATT	M/S. JALARAM PETROLEUM CO.,RAJESH HIRALAL SEJPAL,THE APPELLATE AUTHORITY,SENIOR DIVISONAL RETAIL SALES MANAGER	
2877	CA/3573/2019	22/06/2020	VIJAY COTTON AND FIBER COMPANY,	MR ANAND B GOGIA,MS MUSKAN A GOGIA	JAY DWARKADHISH COTTON INDUSTRIES THROUGH CHAIRMAN,	MR AB MUNSHI,MR RC SEJPAL
2878	CA/3577/2019	07/02/2020	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	RASIKBHAI NARANBHAI PATEL,HEIRS OF BHIKHABHAI NARANBHAI PATEL,PRAVINBHAI NARANBHAI PATEL,TARABEN NARANBHAI PATEL,SURYABEN NARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER,SAVITABEN BHIKHABHAI PATEL,JAYESHBHAI BHIKHABHAI PATEL,TWINKLE BHIKHABHAI PATEL,PAYAL BHIKHABHAI PATEL	,RULE SERVED,J K GANDHI,MR AKASH R PATEL
2879	CA/3579/2019	05/12/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	PATEL SUBHASHCHANDRA HARGOVANDAS,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,RULE UNSERVED
2880	CA/3580/2019	05/12/2019	GENERAL MANAGER OIL AND NATURAL GAS CORPORATION LIMITED,	MR AJAY R MEHTA	BABUBHAI JOITARAM THROUGH TARABEN BABUBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,RULE UNSERVED
2881	CA/3582/2019	17/12/2020	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	PARVATIBEN KHIMJIBHAI ZAPADIA,STATE OF GUJARAT,DIRECTOR OF PENSION	NOTICE SERVED,MR NILESH M SHAH
2882	CA/3584/2019	12/03/2020	CHETNABEN MAGANBHAI VADI (CHAUHAN),MOHANBHAI MAGANBHAI VADI (CHAUHAN)	MR VIJAL P DESAI,MS ISHITA V DESAI	MANOHARDAS LAXMINARAYAN BAIRAGI,SUMITKUMAR TRILOKCHAND AGRAWAL,IQBALKHAN AMARUDDINKHAN(DELETED),ORIENTAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
2883	CA/3585/2019	12/03/2020	NATHIBEN LAXMANBHAI VADI (PARMAR),PRAVINBHAI MAGANBHAI VADI (PARMAR),REKHABEN MAGANBHAI VADI (PARMAR),SARLABEN MAGANBHAI VADI(PARMAR)	MR VIJAL P DESAI,MS ISHITA V DESAI	MANOHARDAS LAXMINARAYAN BAIRAGI,SUMITKUMAR TRILOKCHAND AGRAWAL,IQBALKHAN AMARUDDINKHAN(DELETED),ORIENTAL INSURANCE CO LTD	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
2884	CA/3586/2019	12/03/2020	CHETNABEN MAGANBHAI VADI (CHAUHAN),ASHABEN WD/O NARVAT ALIAS NATUBHAI MAGANBHAI VADI (CHAUHAN),ARVINDBHAI NATUBHAI VADI	MR VIJAL P DESAI,MS ISHITA V DESAI	MANOHARDAS LAXMINARAYAN BAIRAGI,SUMITKUMAR TRILOKCHAND AGRAWAL,IQBALKHAN AMARUDDINKHAN(DELETED),ORIENTAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
2885	CA/3587/2019	12/03/2020	NATHIBEN LAXMANBHAI VADI (PARMAR),PRAVINBHAI MAGANBHAI VADI (PARMAR),REKHABEN MAGANBHAI VADI (PARMAR),SARLABEN MAGANBHAI VADI(PARMAR)	MR VIJAL P DESAI,MS ISHITA V DESAI	MANOHARDAS LAXMINARAYAN BAIRAGI,SUMITKUMAR TRILOKCHAND AGRAWAL,IQBALKHAN AMARUDDINKHAN(DELETED),ORIENTAL INSURANCE CO LTD	,RULE SERVED,RULE UNSERVED
2886	CA/3588/2019	12/03/2020	CHETNABEN MAGANBHAI VADI (CHAUHAN),BHURIBEN W/O KADAKIABHAI VADI (CHAUHAN),HETALIBEN W/O TINUBHAI VADI (CHAUHAN),MOHANBHAI MAGANBHAI VADI (CHAUHAN)	MR VIJAL P DESAI,MS ISHITA V DESAI	MANOHARDAS LAXMINARAYAN BAIRAGI,SUMITKUMAR TRILOKCHAND AGRAWAL,IQBALKHAN AMARUDDINKHAN (DELETED),ORIENTAL INSURANCE CO LTD	,RULE NOT RECD BACK,RULE SERVED
2887	CA/3597/2019	03/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	ABHAYKUMAR BABULAL MEHTA,KISHOR DINESHBHAI SHAH	RULE SERVED,RULE UNSERVED
2888	CA/3599/2019	03/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	DIPALIBEN NANDLAL SISODIYA,KISHOR DINESHBHAI SHAH	RULE SERVED,MR SANDIP C SHAH

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2889	CA/3600/2019	03/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MANISH BABULAL MEHTA,KISHOR DINESHBHAI SHAH	RULE SERVED,MR SANDIP C SHAH
2890	CA/3601/2019	03/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	CHETNABEN KANTILAL DESARDA,KISHOR DINESHBHAI SHAH	RULE SERVED,MR SANDIP C SHAH
2891	CA/3602/2019	03/02/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PREMILABEN NANDLAL SISODIYA,KISHOR DINESHBHAI SHAH	RULE SERVED,MR SANDIP C SHAH
2892	CA/3605/2019	24/10/2019	V R SHAH SMRITI ADARSH EDUCATION TRUST THRU GIRISH VADILAL SHAH,	MR JF MEHTA	RASHMINBHAI VADILAL SHAH,SUDHIR VADILAL SHAH,HARSHVADAN VADILAL SHAH,PRAMODBHAI VADILAL SHAH,LEGAL HERIS OF JAYANTBHAI VADILAL SHAH,SAROJBEN JAYANTIBHAI SHAH,ARCHIT JAYANTIBHAI SHAH,ASLESHA KUNALBHAI SHAH,STATE OF GUJARAT,GUJARAT SECONDARY AND HIGHER SECONDARY EDUCATION BOARD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS MAMTA R VYAS
2893	CA/3627/2019	25/10/2019	HANSRAJ KESHAVLAL GOTHI,	MR. JAY M THAKKAR	STATE OF GUJARAT,K.RAJESH,COLLECTOR,MAMLATDAR,CHIEF OFFICER,NARAYANBHAI UMEDBHAI SADARIYA,SUNILBHAI BALDEVBHAI PATEL,VRAJLAL ISHWARBHAI PATEL,JAYANTIBHAI BADHUBHAI GONDHIYA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SATYEN B RAWAL
2894	CA/3628/2019	25/10/2019	HANSRAJ KESHAVLAL GOTHI,	MR. JAY M THAKKAR	STATE OF GUJARAT,K.RAJESH,COLLECTOR,MAMLATDAR,CHIEF OFFICER,NARAYANBHAI UMEDBHAI SADARIYA,SUNILBHAI BALDEVBHAI PATEL,VRAJLAL ISHWARBHAI PATEL,JAYANTIBHAI BADHUBHAI GONDHIYA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SATYEN B RAWAL
2895	CA/3629/2019	08/01/2020	BHIMABHAI PRABHATBHAI RABARI,HIRABEN WD/O PRABHATBHAI SAKRABHAI	MR NM KAPADIA	GENERAL MANAGER OF SABARMATI ASHRAM GAUSHAL TRUST A.K.SING EX OFFICIO AND TRUSTEES,SABARMATI ASHRAM GAUSHALA,BABUBHAI JASBHAI PATEL,DR V KURIYAN,DR AMRUTA PATEL,MOTIBHAI R CHAUDHARI,DALSUKHBHAI JERAMBHAI PATEL	RULE SERVED BY DS,MR JIGAR M PATEL
2896	CA/3630/2019	08/01/2020	BHIKHABHAI KARSANBHAI RABARI,	MR NM KAPADIA	DEVENDRAKUMAR R DESAI,DR AMRITA PATEL,BHIKHABHAI ZAVERBHAI,DIPAK TIKKU,DR SUDARSHAN AYANAGAR,GENERAL MANAGER OF SABARMATI ASHRAM GAUSHALA,DILIPBHAI BHIKHABHAI BHAKTA	RULE SERVED BY DS
2897	CA/3631/2019	18/12/2019	BALVANTBHAI NARSINHBHAI PATEL,PATEL KIRANBHAI NARSINHBHAI	MR SK PATEL	STATE OF GUJARAT,DY. COLLECTOR AND LAND ACQUISITION OFFICER	,RULE SERVED
2898	CA/3632/2019	06/12/2019	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PRAVINBHAI MALABHAI DHARECHA,ANILBHAI MALABHAI DHARECHA,JIVABHAI DEVAYATBHAI CHARRAIYA	RULE SERVED
2899	CA/3634/2019	14/02/2020	CHOLAMANDALAM M S GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAJESHBHAI CHAMPABEN SONAGARA (THAKARDA),ABDULHANIF JANMOHAMMAD MEMAN,RAJAKBHAI USMANBHAI MANSURI,HDFC ERGO GENERAL INS. CO. LTD,HASMUKHBHAI JESINGBHAI PATEL,ABHAY POPATLAL DHOKA	RULE NOT RECD BACK,RULE SERVED,(MR MAULIK J SHELAT)
2900	CA/3635/2019	14/02/2020	CHOLAMANDALAM M S GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ABDULHAMID JANMOHAMAD MEMAN,HASMUKHBHAI JESINGBHAI PATEL,ABHAY POPATLAL DHOKA,RAJAKBHAI USMANBHAI MANSURI,HDFC ERGO GENERAL INS. CO. LTD	RULE NOT RECD BACK,RULE SERVED
2901	CA/3637/2019	06/03/2020	CHANDRAKANT KESHAVLAL SOLANKI,	MR HITESH S PADHYA	PADMABEN CHANDRAKAN SOLANKI,	MR. NISARG D SHAH
2902	CA/3638/2019	03/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	SHARDABEN MAGANBHAI ZALA,ASHOKBHAI MAGANBHAI ZALA, SON,NITABEN MAGANBHAI ZALA, DAUGHTER,JUGABHAI MAGANBHAI ZALA, SON	RULE SERVED,MR PARESH J BRAHMBHATT
2903	CA/3639/2019	22/01/2020	SPECIAL LAND ACQUISITION OFFICER, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAJPUT DEVJIBHAI JETHABHAI,	MR MAHESH P PATEL

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2904	CA/3641/2019	14/02/2020	SHRI RAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MULJIBHAI NARANBHAI ROHIT,HUSENSHA ISUBHA DIWAN	RULE NOT RECD BACK,RULE SERVED
2905	CA/3644/2019	13/12/2019	MUKTABEN LALITBHAI BHATNAGAR,ASHI ALIAS AARUSHI LALITBHAI,MINOR RUDRAKSH LALITBHAI THROUGH MUKTABEN LALITBHAI BHATNAGAR	APURVA K JANI	LAVLESHKUMAR DHARAMSHI,DIKSHITKUMAR KANTILAL MISTRY,RELIANCE GENERAL INS CO LTD,BAJAJ ALLIANCE GENERAL INS CO LTD,AMIT RAVIDUTT SHARMA,RELIANCE INDUSTRIES LIMITED	,RULE SERVED,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
2906	CA/3645/2019	11/11/2019	BHARATKUMAR FOJALAL MALI,	MR POPATJI H SOLANKI	STATE OF GUJARAT THRO THE SECRETARY,GUJARAT KRUSHI UNIVERSITY THRO ITS VICE CHANCELLOR,COLLECTOR, BANASKANTHA	
2907	CA/3658/2019	18/12/2019	MUNNIBEN WD/O RAJUBHAI VAGADVABHAI NAYKA,ROSHNIBEN RAJUBHAI NAYKA,PINKIBEN RAJUBHAI NAYKA,ANILBHAI RAJUBHAI NAYKA	MR R G DWIVEDI	GHISALAL RAMSWARUP SHARMA,RAMESHCHANDRA HARGOVIND MAHARWAL,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR SUNIL B PARIKH
2908	CA/3659/2019	13/12/2019	LABHUBEN LAKHMANBHAI VAGHASIYA,KRISHNABEN LAKHMANBHAI VAGHASIYA,TINABEN LAKHMANBHAI VAGHASIYA,MINOR PRIT LAKHMANBHAI VAGHASIYA THROUGH GUARDIAN LABHUBEN LAKHMANBHAI VAGHASIYA,RATANBEN DHARMSHIBHAI VAGHASIYA	MR.HIREN M MODI	JAGABHAI SAMATBHAI JADAV,NAVALSANG LAXMANBHAI PARMAR,THE NEW INDIA INSURANCE COMPANY LTD	RULE SERVED
2909	CA/3664/2019	13/12/2019	SHANTUBEN VALLABHBHAI MANIYA,DEVRAJBHAI VALLABHBHAI MANIYA,DUDABHAI DAYABHAI MANIYA,CHAMPABEN DUDABHAI MANIYA	MR.HIREN M MODI	ARVINDBHAI DULABHAI MANIYA,NARESHBHAI VALLABHBHAI MANIYA,ICICI GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
2910	CA/3667/2019	26/12/2019	NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	HASMUKHLAL BABULAL SONI,ORIENTAL INSURANCE COMPANY LIMITED,RANA RAVINDRASINH MAHENDRASINH,HATHISINH BHARATSINH RAJ,VIRENDRASINH DALPATSINH RAJ,RAMESHCHANDRA BABULAL SONI	RULE NOT RECD BACK,RULE SERVED
2911	CA/3668/2019	24/02/2020	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	SHAKARIBEN GANGARAM SOLANKI,BALDEVBHAI GANGARAM SOLANKI,DASHRATHBHAI GANGARAM SOLANKI,RAMANBHAI KALUBHAI SOLANKI	RULE SERVED,MR H M SHAH
2912	CA/3669/2019	27/01/2020	SEQUEL LOGOSTICS PRIVATE LIMITED,	M/S WADIAGHANDY AND CO	CHIEF COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)
2913	CA/3670/2019	27/01/2020	SEQUEL LOGOSTICS PRIVATE LIMITED,	M/S WADIAGHANDY AND CO	CHIEF COMMISSIONER OF INCOME TAX,	(MRS MAUNA M BHATT)
2914	CA/3671/2019	13/11/2019	M/S AVK MARKETING PVT. LTD,	HIREN J TRIVEDI	STATE OF GUJARAT,	
2915	CA/3672/2019	09/03/2020	L/H OF KARSHANBHAI KALYANBHAI SENJAILIA DIED PENDING THE SUIT,SAVITABEN GIRDHARBHAI,KISHORBHAI GIRDHARBHAI SENJALIYA,KHIMJI KARSAN SENJALIYA,DEVJIBHAI KARSANBHAI SENJALIA,L/H OF KESHUBHAI KARSHANBHAI SENJALIA,CHAMPABEN KESHUBHAI SENJALIA,MAHESHBHAI KESHUBHAI SENJALIA,ROHIT KESHUBHAI SENJALIA,VASANTBHAI KESHUBHAI SENJALIA,BABUBHAI KARSANBHAI SENJALIA,SHARDABEN KARSANBHAI SENJALIA,AMBABEN KARSANBHAI SENJALIA,KANUBHAI KARSANBHAI SENJALIA,RATILAL KARSANBHAI SENJALIA,L/H OF DECEASED GIRDHARBHAI KARSHAN,L/H OF DECEASED GIRDHARBHAI KARSHAN	,MR PJ KANABAR	STATE OF GUJARAT,COLLECTOR,MAMLATDAR SHREE,CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER
2916	CA/3673/2019	11/12/2020	RAMESHBHAI RAMDAS PATEL,KALIASBEN RAMESHBHAI PATEL	MR TEJAS P SATTA	RATILAL JHAVERDAS PATEL,IFCO TOKIO GENERAL INSURANCE COMP. LTD	NOTICE SERVED
2917	CA/3676/2019	09/03/2020	VISHAL PRADEEPBHAI THAKKAR,	MR VISHAL C MEHTA	PATHIK DINESHBHAI PATEL,BHARTI AXA GENERAL INSURANCE CO. LTD	RULE SERVED
2918	CA/3677/2019	13/12/2019	MADHUBEN HASMUKHLAL DAVE,PRADIP HASMUKHLAL DAVE,DEVANGI HASMUKHLAL DAVE	MR.HIREN M MODI	MANISHBHAI DEVRAJBHAI KAROTARA,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE NOT RECD BACK,RULE SERVED

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2919	CA/3680/2019	13/11/2019	KANBI NARSANGBHAI GOPALBHAI SINCE DECEASED THROUGH HEIRS,KANBI RATNABEN AGARA,RUPABEN NARSANGBHAI PATEL,JIVRAJBHAI NARSANGBHAI PATEL,NILABEN NARSANGBHAI PATEL,KUVRIBEN NARSANGBHAI PATEL	MR AV PRAJAPATI	DEPUTY EXECUTIVE ENGINEER,SPECIAL LAND ACQUISTION OFFICER	
2920	CA/3681/2019	31/01/2020	RAJUJI BADARJI THAKOR (MAKWANA),	(MR PARESH M DARJI)	MAHESHBHAI REVABHAI PANCHAL,UNITED INDIA INSURANCE CO. LTD	RULE SERVED
2921	CA/3683/2019	22/10/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	IMTIYAZ AHEMADMIYA SHEIKH,CHANDRASINH UJMASINH THAKOR	UNSERVED EXPIRED (R),MR MOHSIN M HAKIM
2922	CA/3692/2019	13/12/2019	SALKABEN W/O RAJENDRABHAI PANDAV,CHIRAG S/O RAJENDRABHAI PANDAV,BRIJESH S/O RAJENDRABHAI PANDAV THROUGH NATURAL GUARDIAN AND MOTHER SALKABEN W/O RAJENDRABHAI PANDAV,SUHANI D/O RAJENDRABHAI PANDAV THROUGH NATURAL GUARDIAN AND MOTHER SALKABEN W/O RAJENDRABHAI PANDAV,ARVINDBHAI HARJIBHAI PANDAV	MR.HIREN M MODI	RAJESHBHAI JAYANTILAL HEDAV,ABDULKHAN UMARKHAN PATHAN,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR NAGESH C SOOD
2923	CA/3698/2019	13/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA MAUGHJI JUVARJI,	RULE SERVED
2924	CA/3699/2019	13/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MALAJI DHARMAJI,	RULE SERVED
2925	CA/3700/2019	13/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DOLAJI KASANAJI,	RULE SERVED
2926	CA/3701/2019	13/12/2019	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHIKHAJI KASANAJI,	RULE SERVED
2927	CA/3703/2019	17/02/2020	ROHITBHAI NARANBHAI DANTANI,	MS AMRITA AJMERA	DALBIRISINGH S/O DHARAMPAL,SHREE VRINDAVAN LOGISTICS PVT LTD,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE UNSERVED,MR. RAHUL R DHOLAKIA
2928	CA/3704/2019	24/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	VARSHABEN PRAKASHBHAI NIMAVAT WIDOW,BRINDA PRAKASHBHAI NIMAVAT DAUGHTER,VISAKHA PRAKASHBHAI NIMAVAT DAUGHTER,MINOR ANJALI PRAKASHBHAI NIMAVAT DAUGHTER	MR HARSHAD K PATEL
2929	CA/3705/2019	12/02/2020	NATIONAL INSURANCE CO,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	BHOPABHAI KANUBHAI KOLI PATEL,SHIVRAM KANUBHAI KOLI PATEL,JASUBHAI AMARSINHBHAI RATHOD	RULE SERVED,MR KV SHELAT
2930	CA/3706/2019	25/02/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	ASWINBHAI RAYSINGBHAI CHAUHAN,VINODBHAI GALABHAI HATHILA	RULE SERVED
2931	CA/3716/2019	13/01/2020	PASCHIM GUJARAT VIJ COMPANY LIMITED THRU DEPUTY ENGINEER,	MR VIRAL J DAVE	L/H OF DECEAED JIGNESH JAMANBHAI GOHIL,PASCHIM GUJARAT VIJ CO LTD,JAMANBHAI DEVRAJBHAI GOHIL,BHANUBEN JAMANBHAI GOHIL	,RULE SERVED BY DS,MR CHINTAN S POPAT
2932	CA/3721/2019	13/03/2020	VAIBHAVI YOGESH UPASANI,MINOR NAKUL YOGESH UPASANI THROUGH GUARDIAN AND NEXT FRIEND VAIBHAVI YOGESH UPASANI,GOVINDRAO KESHAVRAO UPASANI,VASANTIBEN GOVINDRAO UPASANI	MR MOHSIN M HAKIM	ANILKANT GNANCHAND RAJPUT,MANOHARLAL VICHITRARAM PANDIT,ICICI LOMBARD GENERAL INSURANCE COMPANY	RULE UNSERVED,MR SUNIL B PARIKH
2933	CA/3722/2019	20/11/2019	THE NEW INDIA ASSURANCE CO LTD,	MR TANMAY B KARIA	NARSHIBHAI MOHANBHAI BHALIYA,MANJUBEN NARSHIBHAI BHALIYA,GAUSHKHAN ASLAMKHAN PATHAN,SHABBIRBHAI SHAFI MOHMMED SINDHI	,MR.HIREN M MODI
2934	CA/3723/2019	20/11/2019	THE NEW INDIA ASSURANCE CO LTD,	MR TANMAY B KARIA	MUKESHBHAI MAGANBHAI SHIYAL,RANJANBEN MUKESHBHAI SHIYAL,GAUSHKHAN ASLAMKHAN PATHAN,SHABBIRBHAI SHAFI MOHMMED SINDHI	,MR.HIREN M MODI
2935	CA/3724/2019	20/11/2019	THE NEW INDIA ASSURANCE CO LTD,	MR TANMAY B KARIA	BATUKBHAI PREMJIBHAI SOLANKI,HANSABEN BATUKBHAI SOLANKI,GAUSHKHAN ASLAMKHAN PATHAN,SHABBIRBHAI SHAFI MOHMMED SINDHI	,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2936	CA/3726/2019	03/02/2020	HEIRS AND LEGAL REPRESENTATIVES OF DECEASED KETAN SHARADBHAI RAJPURA KAILASHBEN SHARADBHAI RAJPURA,	MR. VISHAL P THAKKER	NARANBHAI H CHAUDHARY,VINODKUMAR J THAKKAR,NEW INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR TANMAY B KARIA
2937	CA/3727/2019	18/11/2019	SHAMJIBHAI MANJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2938	CA/3733/2019	11/03/2020	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	KUSHKUMAR INDRAJITSINH SOLANKI THROUGH INDRAJITSINH VITHHALBHAI SOLANKI,SIDDIQ HABIBBHAI SHAIKH,KALPESH DILIPKUMAR PATEL	RULE SERVED,RULE UNSERVED,(CHETANKUMAR K SHAH)
2939	CA/3734/2019	24/12/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NARANBHAI SAMJIBHAI KHALEL GADHAVI,PURANBEN W/O NARANBHAI SAMJUBHAI KHALEL,BHAGVATIBEN D/O NARANBHAI SAMJUBHAI KHALEL,KISHAN S/O NARANBHAI SAMJUBHAI KHALEL,NEIL JOSEPH GEORGE,C. RADHAKRISHNAN	RULE NOT RECD BACK,RULE SERVED
2940	CA/3735/2019	23/12/2019	THE UNITED INDIA INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	PRABHABEN W/O KAMLESHBHAI SOLANKI,AVANI D/O KAMLESHBHAI SOLANKI,ANJALI D/O KAMLESHBHAI SOLANKI,NEIL JOSEPH GEORGE,C. RADHAKRISHNAN	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
2941	CA/3736/2019	24/02/2020	STATE OF GUJARAT,CHIEF MEDICAL OFFICER CUM CIVIL SURGEON	GOVERNMENT PLEADER	DEEPAK MANGAL NAKWAL,RAJDEEP ENTERPRISE LTD	RULE SERVED
2942	CA/3738/2019	18/02/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED, MODASA,	MR VIBHUTI NANAVATI	DRIVER TRUCK NO GJ-9-Z-1412,BANDI MAHMAD RAFIQ,RAMANLAL MAFATLAL PRAJAPATI,MAYURKUMAR RAMANLAL PRAJAPATI	,MS SNEHA A JOSHI,MR TUSHARKUMAR R UPADHYAY
2943	CA/3739/2019	05/03/2020	NIRUBEN W/O ISHWARBHAI MAGANBHAI PATEL,CHAMPARKBHAI ISHWARBHAI PATEL,PUSHPABEN W/O CHAMPAKBHAI ISHWARBHAI PATEL,BHARTIBEN D/O ISHWARBHAI MAGANBHAI PATEL,DAMAYANTIBEN D/O ISHWARBHAI MAGANBHAI PATEL	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	RIMABEN W/O MAGANBHAI PATEL,AMRUTBHAI MAGANBHAI PATEL,BABLIBEN @ NANIBEN D/O MAGANBHAI PREMABHAI PATEL,PRAVINBHAI RAGHUBHAI,SANGEETABEN D/ON RAGHUNATHA AND W/O SANJAYBHAI SADRIVALA,RAVJIBHAI PRAMJIBHAI PATEL,MAHENDRAKUMAR KANJIBHAI PATEL,NARENDRAKUMAR AMBARAM PATEL,BABUBHAI RAGHUNATHBHAI PATEL,DEVCHANDBHAI AMBARAM PATEL,HIRABHAI AMBARAM PATEL,SHIVABHAI AMBARAV PATEL,KANTILAL KHEMCHANDBHAI PATEL,SUBHADRABEN KAMLESHBHAI PATEL,RANJITKUMAR VIRCHANDBHAI SHAH,DHIRAJLAL PRANJIVANDASS POPAT,SHILPABAN NIKHILKUMAR PATEL,AMRUTABEN MINESHKUMAR PATEL,KANTIBHAI CHAGANBHAI PATEL,SAILESHBHAUI BABULAL SHAH,MOTILAL KASTUCHANDJI RATHOD,BHERULAL KASTURCHANDJI RATHOD,NITABEN SAILESHBHAI SHAH,SHAISHAV SAILESHBHAI SHAH,NIRAV SAILESHBHAI SHAH,DEEP SAILESHBHAI SHAH,TEJ SAILESHBHAI SHAH,MUKESH PUNAMCHAND RUPAVALA,VINODKUMAR AMRUTLAL AGARBATIVALA,ANISHABEN VINODKUMAR AGARBATIVALA,CHETNABEN PRAVINKUMAR RUPAVALA,SHARDABEN SURESHBHAI JAIN,USHABEN RAKESHKUMAR JAIN,VIJAY SHOBHALAL SHAH,HIGHTECH RESIDENCY	NOTICE SERVED,NOTICE SERVED BY DS,UNSERVED EXPIRED (N),MR KK TRIVEDI,KHUSHBU H DANECHA,MAYANK K TRIVEDI
2944	CA/3745/2019	26/02/2020	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR,MR.AMIT R JOSHI,MR P P LAKHANI	KAVITABEN DHARAMRAJ PANDIT,PRASHANT DHIRUBHAI SOLANKI,OMPRAKASH RAMCHANDRA PANDIT	RULE SERVED
2945	CA/3746/2019	11/03/2020	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SATNNAM SINGH S/O SARBAN SINGH,DALBIR SINGH S/O SADHU SINGH,ILIYAS ABDUL STTAR GUNIYA	RULE UNSERVED,MR PARTHIV A BHATT

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2946	CA/3747/2019	11/03/2020	THE NEW INDIA ASSURANCE COMPANY LTD,	MR YOGI K GADHIA	AMINABEN TAIYABBHAI LAKHA,RAFIQ TAIYABBHAI LAKHA,AMINBHAI TAIYABBHAI LAKHA,BASIRBHAI TAIYABBHAI LAKHA,TULSISINGH CHIMANSINGH SINDH,MANISHABEN JIGNESHBHAI VANSHIYA,THE ROYAL SUNDARAM ALLIENCE INSURANCE CO. LTD,GOVINDBHAI VEJANANDBHAI SOLANKI	RULE SERVED,MS JK HINGORANI
2947	CA/3748/2019	11/03/2020	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MAHESHBHAI CHANDRASINH BARIA,BALVANTBHAI GHAMIRBHAI BARIA,JITABEN BALVANTBHAI BARIA,KANTIBHAI LALABHAI PATEL,MANOJKUMAR PARVATBHAI RAVAL,ARVINDBHAI SHIVABHAI PATEL,CHHAGANBHAI PRATAPBHAI BARIA,ORIENTAL INSURANCE COMPANY LTD	,RULE SERVED,MS KARUNA V RAHEVAR,(CHETANKUMAR K SHAH)
2948	CA/3749/2019	24/12/2019	NATIONAL INSURANCE CO LTD,	MR PALAK H THAKKAR	BABUBHAI PRABHATSING DAYA,VASUBEN PRABHATSING DAYA,RAJRATAN DINDAYAL,ASHOKBHAI KHENGARBHAI BHARVAD,M/S ESCORTS LTD. AGRI MACHINERY	RULE SERVED,RULE UNSERVED,REFUSED SERVED (R)(70),MR. BHARGAV K MEHTA
2949	CA/3752/2019	05/02/2020	LAXMIBEN SURESHBHAI BARIA,MINOR DIVYESHKUMAR SURESHBHAI BARIA THROUGH GUARDIAN AND NEXT FRIEND LAXMIBEN SURESHBHAI BARIA,MINOR DHARABEN SURESHBHAI BARIA THROUGH GUARDIAN AND NEXT FRIEND LAXMIBEN SURESHBHAI BARIA,NATWARBHAI GOVINDBHAI BARIA,KALIBEN NATWARBHAI BARIA	MR MOHSIN M HAKIM	RATILAL M PATANWADIA,SHIRAJBHAI JAMALBHAI VHORA,SHRI RAM GENERAL INSURANCE COMPANY LTD	RULE SERVED,MR RATHIN P RAVAL
2950	CA/3753/2019	13/03/2020	GOOL FARAMJI PALIA,FENY (FRENY) MINOO KARKARIA,SAHERNAZ RUSI DAVER,KETY FARAMJI PALIA,SHAM MINOCHAHER KHANSAHEB	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ	SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED
2951	CA/3779/2019	17/02/2020	RAMIDEVI SOHANRAM ALIAS SOHANLAL JAT,SHARDA SOHANRAM ALIAS SOHANLAL JAT,MINOR SARITA SOHANRAM ALIAS SOHANLAL JAT,MINOR SITARAM SOHANRAM ALIAS SOHANLAL JAT,MINOR PUNAM SOHANRAM ALIAS SOHANLAL JAT,MINOR BHAVANI SOHANRAM ALIAS SOHANLAL JAT,PARODEVI KANARAM JAT	VIRAL K VASHI	LAXMANBHAI JAGANNATH RABARI,MOTISINH BALUBHA CHAUHAN,THE NEW INDIA INSURANCE CO. LTD,GOPALRAM SOHANLAL VYAS,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R),MR GC MAZMUDAR,MR HG MAZMUDAR
2952	CA/3780/2019	05/03/2020	THE NATIONAL INSURANCE CO LTD,	MS LILU K BHAYA	PALLAVIKABEN MANOJBHAI SHAH,ARPIT MANOJBHAI SHAH,TUSHA MANOJBHAI SHAH,NAGINBHAI HIMMATBHAI SHAH,PREMCHAND SAVAJI DANGI,OMKARLAL HEMAJI DANGI	RULE SERVED,MR. BK. RAJ
2953	CA/3782/2019	19/11/2019	KANAIYALAL GOVINDBHAI VANIYA,	MR NISARG N TRIVEDI	BANK OF INDIA,ZONAL MANAGER,ZONAL MANAGER,CHIEF MANAGER	
2954	CA/3785/2019	20/01/2020	KASHMIRABEN ALIAS RINKU JAYESHBHAI UPADYAY,MINOR KANDARP JAYESHBHAI UPADHYAY	(MR PARESH M DARJI)	BHARATBHAI BHANUSHANKARBHAI UPADYAY,DIVYABEN BHARATBHAI UPADYAY,BUDDHRAJSINDH BENISINDH CHAUHAN,KANTABEN FULCHAND GUPTA,RELIANCE GENERAL INSURANCE COMPANY,UNICORN POLIPRINT	RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
2955	CA/3786/2019	17/02/2020	YOGENDRASINH ANIRUDDHSINH ZALA,	MR PRIYANK V PANDYA	JAGDISHSINH MAHUBHA GOHIL,HITESHBHAI NAROTTAMBHAI DHANDHALIYA,ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED	RULE SERVED
2956	CA/3787/2019	20/12/2019	IFFCO TOKIO GENERAL INSURANCE CO. LTD. GANDHIDHAM,	MR RATHIN P RAVAL	DHARMISTHABA JAYENDRASINH JADEJA,MIRAVBA JAYENDRASINH JADEJA THROUGH GUARDIAN MOTHER, DHARMISTHABA JAYENDRASINH JADEJA,CHANDRASINH ALIAS BATUKSINH HEMANTSINH JADEJA,SAKORBA CHANDRASINH ALIAS BATUKSINH JADEJA,AYUB ISMAIL KUMBHAR,ABDUL SHAKUR IBRAHIM VIRAM	RULE SERVED

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2957	CA/3788/2019	11/02/2020	THE ORIENTAL INSURANCE COMPANY LIMITED,	MR ANAL S SHAH	ANJANABEN WD/O KAMALSINH PARVATBHAI PATEL,PARVATBHAI BHALAJIBHAI PATEL,RAYALIBEN PARVATBHAI PATEL,DIPSINGBHAI DIPABHAI SHANABHAI RAVAL	RULE NOT RECD BACK
2958	CA/3789/2019	04/03/2020	SARVAJANIK VIKAS MANDAL,VADILAL RAMABHAI PATEL	KUSHAL A DESAI	HDFC CHUBB GENERAL INSURANCE CO. LTD,DHANJIBHAI HIRABHAI VANKAR	SERVED BY RPAD (R),RULE UNSERVED
2959	CA/3797/2019	24/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	SHIVABHAI BODHABHAI VALA,HATHUBHAA ALIAS HATHISINH DANUBHA SARVAIYA,HAKABHAI DEVABHAI BOLIYA (BHARVAD)	RULE SERVED
2960	CA/3798/2019	24/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	SUDARBEN SHIVABHAI VALA W/O SHIVABHAI VALA,HATHUBHAA ALIAS HATHISINH DANUBHA SARVAIYA,HAKABHAI DEVABHAI BOLIYA (BHARVAD)	RULE SERVED
2961	CA/3799/2019	24/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	JILUBHAI NANABHAI MOBH,MINOR HETALBEN JILUBHAI MOBH,MINOR RAJDIP JILUBHAI MOBH,MINOR ISHWABEN JILUBHAI MOBH,MINOR DIPALI JILUBHAI MOBH,MINBHAIBEN NANABHAI MOBH,HATHUBHAA ALIAS HATHISINH DANUBHA SARVAIYA,HAKABHAI DEVABHAI BOLIYA (BHARVAD)	RULE SERVED
2962	CA/3800/2019	24/01/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	JANUBEN ALIAS JANUBEN BABABHAI MOBH,HATHUBHAA ALIAS HATHISINH DANUBHA SARVAIYA,HAKABHAI DEVABHAI BOLIYA (BHARVAD)	RULE SERVED
2963	CA/3802/2019	29/01/2020	DECEASED HARSUKH RAMRAKHAJI DEVATVAL,SRIMATI KIRAN PRAKASH MALI D/O OF RAMSWAROOP HARINARAYN MALI,PREM HARSUKH RAMRAKHJI DEVATVAL	,MR.D K.PUJ	SRIMATI JAYA SANJAYKUMAR KALYANI,	
2964	CA/3803/2019	20/12/2019	RAHUL FABRICS THROUGH RAHUL BHARATBHAI VACHHETA,	MS. KITTY S MEHTA,MR. ARCHIT P JANI	NAVKAR COLOURS THROUGH RAJESH SHAH,	RULE SERVED BY DS
2965	CA/3804/2019	11/03/2020	THE NEW INDIA INSURANCE COMPANY LIMITED,	MR GC MAZMUDAR,MR HG MAZMUDAR	KINANHUSSAIN HASANBHAI GHANCHI,ABDULRASID HASANBHAI GHANCHI,ANANTKUMAR BHAGVANSINH DEVDA	RULE SERVED,HCLS COMMITTEE,MR. DEVENDRA G RANA
2966	CA/3805/2019	25/11/2020	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED,	MS KIRTI S PATHAK	HASINABEN IBRAHIMBHAI BADI,MAKSUDBHAI IBRAHIMBHAI BADI,DANISHBHAI IBRAHIMBHAI BADI,AMIBHAI ALIBHAI BADI,JIVIBEN AMIBHAI BADI,AMIBHAI ABUJABHAI	RULE SERVED,UNSERVED EXPIRED (R),(MR SANDEEP N BHATT)
2967	CA/3806/2019	06/03/2020	GEETABEN NARENDRA SINGH WD/O NARENDRASINH PRATAPSINH RANA,	HL PATEL ADVOCATES	RAJENDRA PRAVINSINH RANA,SAROJBEN PRADIPSINH RANA,RIYABEN PRATDPSINH RANA,DIVYABEN PRADIPSINH RANA	RULE SERVED
2968	CA/3807/2019	21/01/2020	HARSHIT CHADRAKISHOR ALIAS SHARADBHAI PANDYA,	NISHIT A BHALODI	RANMALBHAI HARSHADBHAI MER,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE SERVED
2969	CA/3808/2019	23/12/2019	PRATIK HARESHKUMAR SHAH,KAUSHIKABEN HARESHKUMAR SHAH	MR SP MAJMUDAR,MR DARSHAN B GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	MRS KALPANA K RAVAL
2970	CA/3809/2019	23/12/2019	PRATIK HARESHKUMAR SHAH,KAUSHIKABEN HARESHKUMAR SHAH	MR SP MAJMUDAR,MR DARSHAN B GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	MRS KALPANA K RAVAL
2971	CA/3810/2019	23/12/2019	PRATIK HARESHKUMAR SHAH,KAUSHIKABEN HARESHKUMAR SHAH	MR SP MAJMUDAR,MR DARSHAN B GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	MRS KALPANA K RAVAL
2972	CA/3811/2019	23/12/2019	PRATIK HARESHKUMAR SHAH,KAUSHIKABEN HARESHKUMAR SHAH	MR SP MAJMUDAR,MR DARSHAN B GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	MRS KALPANA K RAVAL
2973	CA/3812/2019	23/12/2019	PRATIK HARESHKUMAR SHAH,KAUSHIKABEN HARESHKUMAR SHAH	MR SP MAJMUDAR,MR DARSHAN B GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	MRS KALPANA K RAVAL
2974	CA/3813/2019	23/12/2019	PRATIK HARESHKUMAR SHAH,KAUSHIKABEN HARESHKUMAR SHAH	MR SP MAJMUDAR,MR DARSHAN B GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	RULE SERVED

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2975	CA/3814/2019	06/03/2020	RAVINDRABHAI SOMABHAI THAKOR,	MR SP MAJMUDAR,SHASHVATA U SHUKLA	CHANDUJI S/O LAKHAJI RAIJIJI,KESHAJI S/O LAKHAJI RAIJIJI,KANUJI S/O LAKHAJI RAIJIJI,MANGUBEN D/O LAKHAJI RAIJIJI,JIVATBEN JESANGJI,RAMANJI BHIKHAJI JESANGJI,PUNABHAI BHIKHAJI,HIRABEN WD/O JOITAJI JESANGJI,BABUBHAI JOITAJI,BHALIBEN BHIKHABHAI,MENABEN WD/O KANTIJI JESANGJI,GHABHAJI KANTIJI,BHANUBEN KANITJI,DIVABEN KANTIJI,GOMTIBEN WD/O PRATAPJI JOITAJI,SAPNABEN PRATAPJI,ARTIBEN PRATAPJI,PASHIBEN ISHWARBHAI,MANUBHAI ISHWARBHAI,MADHUBHAI KARSANBHAI PATEL,HIMANTBHAI MADHUBHAI PATEL,MANSUKHBHAI MADHUBHAI PATEL,PRAVINBHAI MADHUBHAI KAPOPARA	RULE SERVED
2976	CA/3816/2019	26/11/2019	ASHABEN DHIRENBHAI JOSHI,AKSHAT DHIREN JOSHI SINCE MINOR THROUGH ASHABEN DHIRENBHAI JOSHI	MR NK MAJMUDAR	DHIRENBHAI RAMESHCHANDRA JOSHI,	
2977	CA/3821/2019	06/03/2020	MAYANK SATYANARAYAN SHARMA,	MR.SUBHASH G BAROT	YUKTI ANILKUMAR GAUTAM,DHRUVKUMAR KAMLESHKUMAR VANIKAR	RULE SERVED,VIRAL K SHAH
2978	CA/3823/2019	07/02/2020	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VANKAR PUNIBEN WD/O AMRATBHAI KODARBHAI,VANKAR KODARBHAI PUNJABHAI,RAVAL DAHYABHAI SANKALABHAI,HIRABHAI GANESHBHAI VANKAR	RULE SERVED,UNSERVED EXPIRED (R)
2979	CA/3824/2019	03/02/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KUMUDBEN WD/O KIRITBHAI GORDHANBHAI PATEL,JIGISH KIRITBHAI PATEL,KARAN KIRITBHAI PATEL,KANAKSINH CHANDUBHAI PARMAR,KIRITBHAI CHOTABHAI PATEL	RULE SERVED,RULE UNSERVED
2980	CA/3825/2019	16/03/2020	IFFCO TOKIO GENRAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMJIBHAI NAGJIBHAI BABARIYA,MANJUBEN RAMJIBHAI BABARIYA,SHAILESH RAMSANGBHAI PADHIYAR,HASMUKHBHAI SOMABHAI CHAUHAN,SHAMJIBHAI DEVAJIBHAI SOSA,NEW INDIA INSURANCE CO LTD	,NISHIT A BHALODI
2981	CA/3826/2019	16/03/2020	IFFCO TOKIO GENRAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BHAGWANBHAI @ BHAGABHAI RATNABHAI DODIYA,SAJUBEN BHAGWANBHAI ALISA BHAGABHAI DODIYA,SHAILESH RAMSANGBHAI PADHIYAR,HASMUKHBHAI SOMABHAI CHAUHAN,SHAMJIBHAI DEVAJIBHAI SOSA,NEW INDIA INSURANCE CO LTD	,NISHIT A BHALODI
2982	CA/3827/2019	16/03/2020	IFFCO TOKIO GENRAL INSURANCE CO LTD,	MR RATHIN P RAVAL	GOBARBHAI RANABHAI BABARIYA,SHAILESH RAMSANGBHAI PADHIYAR,HASMUKHBHAI SOMABHAI CHAUHAN,SHAMJIBHAI DEVAJIBHAI SOSA,NEW INDIA INSURANCE CO LTD	,NISHIT A BHALODI
2983	CA/3828/2019	26/11/2019	IFFCO TOKIO GENRAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DAXABEN DINESHBAHI BABARIYA,KIRAN DINESHBHAI BABRIYA,PRIYANKABEN DINESHBHAI BABRIYA,MINOR PRADIPBHAI DINESHBHAI BABRIYA,SYAMUBEN KANJIBHAI BABARIYA,SHAILESH RAMSANGBHAI PADHIYAR,HASMUKHBHAI SOMABHAI CHAUHAN	
2984	CA/3830/2019	19/12/2019	HARUNBHAI SAMSUDDIN DEVDIVALA,	NANAVATY ADVOCATES	YUSUFBHAI IBRAHIMBHAI PENCHI,	AN GULIWALA
2985	CA/3833/2019	15/01/2020	HARSHESH KESHAVBHAI MAHERIYA,	MR.KRUTARTH K PANDYA	STATE OF GUJARAT,OFFICE OF SUPERINTENDING ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
2986	CA/3834/2019	21/11/2019	NARAYAN REALTY INFRASTRUCTURE,	MR BHARGAV HASURKAR	STATE OF GUJARAT,GUJARAT REAL ESTATE APPELLATE TRIBUNAL,SECRETARY, GUJARAT REAL ESTATE REGULATORY AUTHORITY	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2987	CA/3837/2019	16/03/2020	IFFCO TOKIO GENRAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DEVUBEN BACHUBHAI MIYATRA,RAHUL BACHUBHAI MIYATRA,NIKUBEN BACHUBHAI MIYATRA,GEETABEN BACHUBHAI MIYATRA,INDUBEN BACHUBHAI MIYATRA,MINOR JYOTIBEN BACHUBHAI MIYATRA THROUGH MOTHER AND LEGAL GUARDIAN DEVUBEN BACHUBHAI MIYATRA,MINOR RAJESHKUMAR BACHUBHAI MIYATRA THROUGH MOTHER AND LEGAL GUARDIAN DEVUBEN BACHUBHAI MIYATRA,SHAILESH RAMSANGBHAI PADHIYAR,HASMUKHBHAI SOMABHAI CHAUHAN,SHAMJIBHAI DEVAJIBHAI SOSA,NEW INDIA INSURANCE CO LTD	,NISHIT A BHALODI
2988	CA/3839/2019	14/02/2020	STATE BANK OF INDIA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	SANGITABEN RAMESHBHAI SOLANKI,MINOR JAYKUMAR RAMESHBHAI SOLANKI,MINOR FALGUNIBEN RAMESHBHAI SOLANKI,BUDHABHAI RAIJIBHAI SOLANKI,PREMILABEN BUDHABHAI SOLANKI,MUKESHBHAI MAGANBHAI VAGHELA,HEIRS OF DECEASED YUSUFBHAI VALIBHAI KADUJI,JENAMBEN YUSUFBHAI KADUJI,SAIDBHAI YUSUFBHAI KADUJI,AASIFBHAI YUSUFBHAI KADUJI	,RULE SERVED,RULE UNSERVED,MR.HIREN M MODI
2989	CA/3840/2019	22/11/2019	L.H. OF DECD. KANTABEN D/O DESAIBHAI MADHAVBHAI PATEL,LH OF DECD MANIBEN DESAIBHAI PATEL,PATEL VINITABEN HEMABHAI,PATEL JIGNESHBHAI NANDUBHAI,PATEL ALKESHBHAI NANDUBHAI,SATISHBHAI KESHABHAI PATEL,MANOJBHAI @ MANUBHAI KESHABHAI PATEL,PRAMODBEN KESHABHAI PATEL,SAVITABEN WD/O NATVARBHAI KESHABHAI PATEL,HITESHBHAI NATVARBHAI PATEL,DIPIKABEN NATVARBHAI PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR.VISHVESHKUMAR H PANDYA	STATE OF GUJARAT,SPECIAL SECRETARY(APPEALS), REVENUE DEPARTMENT,DISTRICT COLLECTOR,DEPUTY COLLECTOR,SAVITABEN WD/O JASHUBHAI SOMABHAI PATEL,ASHWINBHAI JASHUBHAI PATEL,SUBHASHBHAI JASHUBHAI PATEL,BHARATBHAI JASHUBHAI PATEL	
2990	CA/3841/2019	22/11/2019	VALIBEN KALUBHAI RATHOD SUCCESSOR OF LATE KALUBHAI NAJABHAI RATHOD,SEJAL RAJUBHAI GOHIL SUCCESSOR OF LATE RAJUBHAI PRATAPBHAI GOHIL,DILIPBHAI KANJIBHAI,RAMESHBHAI BABUBHAI,MUKESHBHAI BODHABHAI,RAHIMBHAI RAJABHAI SALOT,HASMUKHBHAI RAMNIKBHAI JANI,DEHUR VIHABHAI MER,KISHANGIRI BACHUGIRI GOSWAMI	MR DS VASAVADA	SHIHOR NAGARPALIKA,	
2991	CA/3843/2019	28/01/2020	TORRENT POWER LIMITED,	MR SALIL M THAKORE	INS LALJI MALHOTRA,	RULE SERVED
2992	CA/3844/2019	10/12/2019	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SUREKHABEN WD/O JAYANTIBHAI HARGOVANDAS KADIYA,KADIYA RITESHKUMAR S/O JAYANTIBHAI HARGOVANDAS,KADIYA FALGUNIBEN D/O JAYANTIBHAI HARGOVANDAS,TEJASKUMAR ASHOKBHAI PRAJAPATI,ARVINDBHAI NATHALAL SUTHAR,BHARATKUMAR SURESHKUMAR KADIYA,ANAMIKABEN ASHOKBHAI PRAJAPATI,RELIANCE GENERAL INSURANCE CO. LTD	DS AFF.NOT FILED (R)
2993	CA/3846/2019	22/01/2020	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR,MR.AMIT R JOSHI,MR P P LAKHANI	ROSHNIBEN JAGDISHBHAI PANDIT,PRASHANT DHIRUBHAI SOLANKI,OMPRAKASH RAMCHANDRA PANDIT	RULE SERVED
2994	CA/3847/2019	22/01/2020	UNITED INDIA INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR,MR.AMIT R JOSHI,MR P P LAKHANI	SANGEETABEN OMPRAKASH PANDIT,CHHAYABEN OMPRAKASH PANDIT,YASH OMPRAKASH PANDIT,MINOR KRISHNA OMPRAKASH PANDIT THROUGH GUARDIAN AND MOTHER SANGEETABEN OMPRAKASH PANDIT,PRASHANT DHIRUBHAI SOLANKI,OMPRAKASH RAMCHANDRA PANDIT	RULE SERVED
2995	CA/3848/2019	24/12/2019	CHETNA ALIAS DIPA HARISHBHAI MAMNANI W/O MUKESH ARJANDAS SAMTANI,	DARSHAN M VARANDANI	MUKESH ARJANDAS SHAMTANI,	RULE SERVED BY DS

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2996	CA/3849/2019	21/01/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DHIMANT MOHANLAL SOMAIYA FATHER OF DECD,GURJAR NARAYALAL S/O GURJAR GAMBHIRA,MANJUBEN YADA W/O RAMKISHOR YADAV,JAGDISH MOHANLAL THACKER	RULE NOT RECD BACK,RULE SERVED,MR. HEMAL SHAH
2997	CA/3850/2019	21/01/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	BHARATSINH SHIVUBHA JADEJA,JANAKBA BHARATSINH JADEJA,JITENDRASINH BHURABHA RATHOD,VIKRAMSINH BHURABHA RATHOD	RULE SERVED
2998	CA/3851/2019	10/12/2019	VANDANADEVI W/O JITENDRA MADANLAL SHARMA D/O LATE SHYAM SUNDAR MAHARSHI,	MR P B KHAMBHOLJA	JITENDRA MADANLAL SHARMA,	MR A. U. SAPHIYA
2999	CA/3855/2019	21/01/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	THAKOR UMEDJI JESANGJI,THAKOR LAXMIBEN W/O UMEDJI JESANGJI,THAKOR LERJIJI UMEDJI JESANGJI,SHRAVANJI VARSANGJI PARMAR,PANCHAL HITESHBHAI PITAMBARDAS,RAJPUT PRAMODSING NIRMAISING	,RULE SERVED,MR KK THAKKAR
3000	CA/3857/2019	15/01/2020	BHIMABHAI NATHABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION IRRIGATION DEPARTMENT,EXECUTIVE ENGINEER	RULE SERVED
3001	CA/3858/2019	15/01/2020	KARSAN KARABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION IRRIGATION DEPARTMENT,EXECUTIVE ENGINEER	RULE SERVED
3002	CA/3859/2019	15/01/2020	MOKABHAI KANABHAI,MENANDBHAI KANABHAI	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION IRRIGATION DEPARTMENT,EXECUTIVE ENGINEER	RULE SERVED
3003	CA/3860/2019	15/01/2020	GOVIND KARABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT,DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND REHABILITATION IRRIGATION DEPARTMENT,EXECUTIVE ENGINEER	RULE SERVED
3004	CA/3862/2019	07/10/2020	THE NEW INDIA ASSURANCE CO LTD,	MR SUNIL B PARIKH	KANTIBHAI HIMMATBHAI BARIA,KOKILABEN KANTIBHAI BARIA,MANSUKHBHAI NATUBHAI PATEL	RULE SERVED,MR MOHSIN M HAKIM
3005	CA/3866/2019	30/01/2020	THE COMMISSIONER, CGST AND CENTRAL EXCISE,	MR ANKIT SHAH	M/S PHILIP CARBON BLACK LTD.,	RULE SERVED
3006	CA/3867/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX-2,	(MRS MAUNA M BHATT)	JAY CHEMICAL INDUSTRIES LTD.,	RULE SERVED
3007	CA/3869/2019	23/01/2020	SALONI D/O ANILKUMAR BHAGAT W/O DAS JONATHAN JOHNSON,	MR ZUBIN F BHARDA	DAS JONATHAN JOHNSON,	RULE SERVED BY DS
3008	CA/3874/2019	04/12/2019	PATEL PRAVINBHAI PRAHLADBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3009	CA/3875/2019	04/12/2019	DESAI JIVANBHAI JORABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3010	CA/3876/2019	04/12/2019	PATEL RANCHHODBHAI AMBALAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3011	CA/3877/2019	04/12/2019	PATEL RAMBHAI NATHALAL,PATEL MAHESHBHAI HARIBHAI,PATEL CHANDUBHAI VIRCHANDDAS	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3012	CA/3878/2019	04/12/2019	PATEL VISHNUBHAI ISHWARBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3013	CA/3883/2019	27/11/2019	AKHANI KAJOL VIPUL,CHAUHAN HARSIDDHI UMESH,FARKUNDE MILIND KAMLESH,KACHELA TANVI KISHANBHAI,LIMBACHIYA JENIL SANJAYKUMAR,LIMBANI RUTVIKKUMAR NAVINBHAI,MAHENDRU SHOURYA SAMEER,MISTRY DHRUVI JITENDRA,PARMAR MEGHA BHARATBHAI,PATEL RUSHIKUMAR MEHULBHAI,PATEL SMIT VIVEK,SAIYAD ROOHIBANU ABUBAKAR,SONI SIMARAN BALKRUSHNA,VALA MANSVIBEN PRATAPSINH,ZALA AKSHIL DHAVALSINH	MR ASHISH H SHAH	PARUL UNIVERSITY,PARUL INSTITUTE OF MEDICAL SCIENCE AND RESEARCH,THE ADMISSION COMMITTEE FOR PROGRESSIONAL UNDERGRADUATE MEDICAL EDUCATION COURSES,MEDICAL COUNCIL OF INDIA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3014	CA/3884/2019	24/01/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MOHMAD KASIM IBRAHIM CHINTMANI,JAGDISHKUMAR PARSHOTTAMDAS CHHATANI,SEKAR RAMANAN G,M. SHANTHI PONNAYAKADU,CHOALAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED,SHANKARSINH SHIVABHAI BARIA,CHAMPABEN SHANKARBHAI BARIA,VAIBHAVSINH PRABHATSINH BARIA,KALPESHSINH PRABHATSINH BARIA	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL
3015	CA/3886/2019	04/12/2019	LEGAL HEIRS OF RAMBHAI MAGANDAS PATEL JETHABHAI RAMDAS,PATEL JETHABHAI RAMDAS	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3016	CA/3888/2019	28/11/2019	LATE AJITSINH V JADEJA THROUGH LH,BHARATSINH JADEJA,MAHIPATSINH JADEJA,SAROJBA AJITSINH JADEJA,BHUPENDRASINH AJITSINH JADEJA,SUBODHSINH AJITSINH JADEJA	MR GM AMIN	STATE OF GUJARAT,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3017	CA/3897/2019	04/12/2019	PATEL KIRANBHAI SOMABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3018	CA/3899/2019	04/12/2019	PATEL NARESHKUMAR AMBALAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3019	CA/3900/2019	04/12/2019	PATEL GANDALAL KISHORDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3020	CA/3901/2019	04/12/2019	PATEL VISHNUBHAI PRABHUDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3021	CA/3902/2019	04/12/2019	PATEL JASHIBEN VIHABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3022	CA/3903/2019	04/12/2019	PATEL KANAIYALAL KISHORDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3023	CA/3904/2019	04/12/2019	PATEL AMRUTBHAI ISHWARLAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3024	CA/3906/2019	04/12/2019	PATEL DASHRATHBHAI ISHWARLAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3025	CA/3907/2019	02/09/2020	AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MS. VRUNDA C SHAH	KANUBHAI NATWARBHAI PATANI,GUDDIBEN NATWARBHAI PATANI,KIRANBHAI NATWARBHAI PATANI,VIJAYBHAI NATWARBHAI PATANI,PUNAMBHAI NATWARBHAI PATANI	(MR PARESH M DARJI)
3026	CA/3908/2019	04/12/2019	THAKOR SHANKARJI HIRAJI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3027	CA/3909/2019	04/12/2019	PATEL MUKESHBHAI VIHABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3028	CA/3911/2019	04/12/2019	ZALA NATHUJI BABUJI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3029	CA/3912/2019	04/12/2019	VAGHELA SHIVUJI BHAIJIJI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3030	CA/3913/2019	04/12/2019	PATEL JIBHAIBHAI AMBALAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3031	CA/3914/2019	04/12/2019	PATEL NARAYANBHAI JOITARAM,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3032	CA/3915/2019	04/12/2019	PATEL MANILAL BECHARDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3033	CA/3916/2019	07/02/2020	MADHUBEN W/O BHARATBHAI RAWAL AND D/O GAJENDRA JOSHI,	MR NIRANJAN M VYAS	RAWAL BHARAT MUKESHBHAI,	RULE SERVED
3034	CA/3919/2019	04/12/2019	PATEL KANJIBHAI ISHWARBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3035	CA/3920/2019	04/12/2019	PATEL GANDABHAI KANJIDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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3036	CA/3921/2019	04/12/2019	PATEL LALJIBHAI KACHRABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3037	CA/3922/2019	04/12/2019	PATEL HASHMUKHBHAI DAHYABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3038	CA/3923/2019	04/12/2019	HEIRS OF DAVE POPATLAL CHUNILAL DAVE MUKUNDARI POPATLAL,DAVE MUKUNDRAY POPATLAL	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3039	CA/3924/2019	04/12/2019	PATEL MOHANLAL RAMDAS SHAKARDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3040	CA/3925/2019	04/12/2019	PATEL KANUBHAI MADHAVLAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3041	CA/3926/2019	04/12/2019	PATEL BHARATKUMAR DAHYALAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3042	CA/3927/2019	04/12/2019	PATEL PRAHLADBHAI NARANDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3043	CA/3928/2019	04/12/2019	PATEL PRAVINBHAI TRIBHOVANDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3044	CA/3929/2019	04/12/2019	PATEL RAMBHAI NATHABHAI,PATEL ISHVARBHAI VIRCHANDBHAI	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3045	CA/3930/2019	04/12/2019	PATEL ASHOKBHAI MADHAVLAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3046	CA/3931/2019	04/12/2019	PATEL KHODABHAI AMBARAM,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3047	CA/3932/2019	04/12/2019	PATEL PARSHOTTAMBHAI BHAGWANBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3048	CA/3933/2019	04/12/2019	PATEL BHARATBHAI RAMBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3049	CA/3937/2019	04/12/2019	PATEL GORDHANBHAI PRAHLADBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3050	CA/3938/2019	04/12/2019	PATEL JOYTARAM HEMRAJBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3051	CA/3940/2019	04/12/2019	PATEL PRAHALADBHAI PARSHOTTAMBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3052	CA/3941/2019	04/12/2019	PATEL SOMABHAI MALDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3053	CA/3942/2019	20/01/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,	MR CHIRAYU A MEHTA	SALMABEN KASAMBHAI HINGOLA,HUSSAINBHAI KARIMBHAI JETHAVA,SALIMBHAI KARIMBHAI BALU	RULE SERVED
3054	CA/3943/2019	13/02/2020	THE ORIENTAL INSURANCE COMPANY LTD,	MR CHIRAYU A MEHTA	NATVARLAL VAJUBHAI RATHWA,BADGIBEN NATVARLAL RATHWA,SUMITRABEN MANILAL RATHWA,S.R. MAJMUDAR,UNITED INDIA INSURANCE COMAPANY LTD,PARESH B. PATEL	RULE SERVED,RULE UNSERVED
3055	CA/3944/2019	18/02/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINH JETHABHAI BARIA,SABURBHAI DESINGBHAI MAVI,SAVAJIBHAI CHHAGANBHAI RATHVA,RAMILABEN SAVAJIBHAI RATHVA	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
3056	CA/3945/2019	29/10/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINH JETHABHAI BARIA,SABURBHAI DESINGBHAI MAVI,RESHILIBEN BAPUBHAI BILVAD	RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR MOHSIN M HAKIM
3057	CA/3948/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SULOCHNABEN JINABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3058	CA/3949/2019	24/08/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF DECD MANILAL PREMABHAI GAMIT,KALAVATIBEN MANILAL GAMIT,SULOCHNABEN MANILAL GAMIT,KANSUKHBHAI MANILAL GAMIT,SUREKHABEN MANILAL GAMIT,KISHORBHAI MANILAL GAMIT,GITABEN MANILAL GAMIT,MANHARBHAI MANILAL GAMIT	,MR NIKUNT K RAVAL,VIDIT S SHARMA
3059	CA/3950/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARVINDBHAI DINABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3060	CA/3951/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	UMEDBHAI BARSIBHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3061	CA/3953/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	BHANKIBEN JIVLABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3062	CA/3954/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANPATBHAI BHODABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3063	CA/3955/2019	10/02/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	NANDESARI INDUSTRIES ASSOCIATION,	RULE SERVED
3064	CA/3956/2019	04/12/2019	PATEL KANJIBHAI JOYTARAM,PATEL NATVARLAL PRABHUDAS,PATEL KAMLESHKUMAR NATVARLAL,PATEL VIKRAMKUMAR NATVARLAL	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3065	CA/3957/2019	04/12/2019	PATEL MADHABHAI JOYTARAMDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3066	CA/3958/2019	04/12/2019	PATEL GANDABHAI AMBARAMDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3067	CA/3960/2019	04/12/2019	PATEL JAYANTIDAS SHANKARDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3068	CA/3961/2019	29/01/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	RANJANBEN KANJIBHAI JAMOD,PUROHIT HITENDRABHAI ARVINDBHAI,VINAYKUMAR HARIBHAI MAKWANA,RANCHODBHAI RAHUBHAI RATHOD	RULE NOT RECD BACK,RULE SERVED
3069	CA/3962/2019	04/12/2019	PATEL CHUNILAL AMBARAM,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3070	CA/3963/2019	04/12/2019	PATEL MANIBEN DAHYALAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3071	CA/3964/2019	04/12/2019	PATEL RANCHHODBHAI AMBALAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3072	CA/3965/2019	04/12/2019	PATEL DAHYABHAI RAMJIBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3073	CA/3966/2019	04/12/2019	PATEL DASHRATHBHAI ISHWARBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3074	CA/3967/2019	04/12/2019	PATEL HARESHKUMAR MADHAVLAL,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3075	CA/3968/2019	04/12/2019	PATEL KANTIBHAI PARSHOTTAMBHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3076	CA/3969/2019	29/01/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	KOKILABEN WD/O PRAVINBHAI RATANSINH PATEL,SHAILESH PRAVINBHAI PATEL THRU GUARDIAN AND NEXT FRIEND KOKILABEN WD/O PRAVINBHAI RATANSINH PATEL,RAKESH PRAVINBHAI PATEL THRU GUARDIAN AND NEXT FRIEND KOKILABEN WD/O PRAVINBHAI RATANSINH PATEL,RATANBHAI NANABHAI PATEL,RAYALIBEN RATANSINH PATEL	RULE SERVED
3077	CA/3970/2019	04/12/2019	PATEL PRAHALADBHAI NAROTTAMDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER

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3078	CA/3971/2019	04/12/2019	PATEL AMBALAL JOYTARAM,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3079	CA/3972/2019	04/12/2019	PATEL SHANKARBHAI BECHARDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3080	CA/3973/2019	04/12/2019	PATEL HASMUKHBHAI KHEMABHAI,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3081	CA/3974/2019	04/12/2019	PATEL MADHAVLAL SHIVRAMDAS,	MR AV PRAJAPATI	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3082	CA/3975/2019	27/01/2020	GOVERNMENT THROUGH DEPUTY SECRETARY,	GOVERNMENT PLEADER	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED
3083	CA/3976/2019	27/01/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	CHAMAR KODARBHAI VALABHAI,	MR VIJAY N RAVAL
3084	CA/3977/2019	28/01/2020	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAJUJI RANAJI VANZARA,JAGDISHBHAI RANAJI VANZARA,GANGABEN MAHENDRABHAI VASAVA (RATHVA),MINOR ROSHNIBEN MAHENDRABHAI VASAVA (RATHVA),MINOR MAHIBEN MAHENDRABHAI VASAVA (RATHVA),GURJIBHAI CHHAGANBHAI VASAVA (RATHVA),URSIBEN GURJIBHAI VASAVA (RATHVA)	,RULE SERVED
3085	CA/3978/2019	28/01/2020	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SAFIR MAHHAMAD HASANBHAI MEMON,DAHIBEN WD/O PETHABHAI DEVABHAI HARIJAN,AASHABEN PETHABHAI HARIJAN,NEHABEN PETHABHAI HARIJAN,DASRATHBHAI PETHABHAI HARIJAN,PIYUSH PETHABHAI HARIJAN	RULE SERVED,MR KK THAKKAR
3086	CA/3979/2019	06/01/2020	DISTRICT DEVELOPMENT OFFICER,	MR HS MUNSHAW	JADABEN GANPATSINH SINDHA WD/O. GANPATHSINH J. SINDHA,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3087	CA/3980/2019	29/11/2019	RAKESH PUNJARAM JOSHI,	MR VIMAL A PUROHIT	SPECIAL SECRETARY (APPEALS),DISTRICT COLLECTOR , GANDHINAGAR,PRANT OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3088	CA/3981/2019	18/02/2020	BHARTI AXA GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	RAMSINH BHARATSINH BARAIYA,HASMUKHBHAI CHIMANBHAI BARIYA,RAMABHAI AAITABHAI VAGHELA	RULE SERVED,RULE SERVED BY DS
3089	CA/3982/2019	29/01/2020	MALIBEN VASABHAI CHAVDA,	MR NIRAD D BUCH,HCLS COMMITTEE	DIRECTOR OF PENSION AND PROVIDENT FUND,DISTRICT TREASURY OFFICE, JUNAGADH,EXECUTIVE ENGINEER, JUNAGADH,DEPUTY EXECUTIVE ENGINEER, KESHOD	NOTICE SERVED
3090	CA/3984/2019	17/02/2020	NANDKISHORE SHANKARLAL TRIVEDI,	HL PATEL ADVOCATES	THE GANDEVI PEOPLES CO OPERATIVE BANK LTD., GANDEVI,	MR TARAK DAMANI
3091	CA/3985/2019	29/11/2019	HARKANT MANILAL PANDYA,	MR PRABHAKAR UPADYAY	STATE OF GUJARAT,THE DEVELOPMENT COMMISSIONER,THE DISTRICT DEVELOPMENT OFFICER	
3092	CA/3986/2019	25/02/2020	LALIT GARG (HUF),	MR. HARDIK V VORA	THE INCOME TAX OFFICER, VAPI WARD -2,	MRS KALPANA K RAVAL
3093	CA/3988/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX-2,	(MRS MAUNA M BHATT)	HAZIRA PORT PVT. LTD.,	RULE SERVED
3094	CA/3991/2019	14/02/2020	CHAMPABEN WD/O DHARJIBHAI RAVAL,NATHUBHAI DHARJIBHAI RAVAL,NARSINHBHAI DHARJIBHAI RAVAL,SHANKARBHAI DHARJIBHAI RAVAL	(CHETANKUMAR K SHAH)	DALPATBHAI RUMALBHAI TAVIYAD,AMRATBHAI PUJABHAI DINDOR,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
3095	CA/4002/2019	03/03/2020	MUKESHBHAI KRUSHNASHANKAR OZA,GEETABEN MUKESHBHAI OZA	(MR PARESH M DARJI)	MAHESHBHAI KUBERBHAI GAJJAR,THE ORIENTAL INSURANCE COMPANY PRIVATE LIMITED,NATIONAL INSURANCE COMPANY LIMITED	RULE UNSERVED,MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR
3096	CA/4003/2019	17/12/2020	NATIONAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	THE ORIENTAL INSURANCE CO LTD,MANAGER, THE ORIENTAL INSURANCE CO. LTD,PRAGNABEN GANDHI,SHAILESH TRIVEDI,PALJIBHAI MAVJIBHAI CHARNIYA	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT),MR. VISHAL P THAKKER,(PRADEEP K THAKKER)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3097	CA/4004/2019	24/01/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	TASLIM IDRISHKHAN,MUKHTAR AHMED A. SHAIKH,PRAKASHBHAI HIMMATBHAI GORASIYA,LILIBEN W/O HIMMATBHAI BHURABHAI,HIMMATBHAI BHURABHAI GORASIYA,SURESHBHAI HIMMATBHAI GORASIYA,VIMLABEN D/O HIMMATBHAI GORASIYA W/O DHARAMSINHBHAI,KIRANBEN D/O HIMMATBHAI GORASIYA W/O PARESHBHAI MANGUKIYA	,RULE NOTICE ISSUED,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
3098	CA/4005/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYANTIBHAI NARANBHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3099	CA/4006/2019	24/08/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF DECD PRAKASHBHAI RAMANBHAI GAMIT,BILABEN PRAKASHBHAI GAMIT,NIL ALIAS NIHARKUMAR PRAKASHBHAI GAMIT,PAYALBEN PRAKASHBHAI GAMIT	,MR NIKUNT K RAVAL,VIDIT S SHARMA
3100	CA/4007/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FAKIRBHAI GOPALBHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3101	CA/4008/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALAVATIBEN SURESHBHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3102	CA/4009/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANEKLAL THAGANIYABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3103	CA/4010/2019	03/11/2020	STATE OF GUJARAT THROUGH DEPUTY SECRETARY,DEPUTY COLLECTOR AND REHABILITATION CUM SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GUMANBHAI KALIYABHAI GAMIT,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3104	CA/4011/2019	05/08/2020	RASHMIKANT GIRDHARLAL DAVE,	MR VAIBHAV A VYAS	STATE BANK OF SAURASHTRA THROUGH MANAGING DIRECTOR,ZONAL MANAGER STATE BANK OF SAURASHTRA (INDIA),REGIONAL MANAGER STATE BANK OF SAURASHTRA (INDIA),PRESIDING OFFICER	,NOTICE SERVED,MR RITURAJ M MEENA
3105	CA/4012/2019	03/12/2019	KANABHAI DEVSIBHAI,DEVABHAI DEVSIBHAI,KHIMIBEN DEVSIBHAI W/O HIRABHAI SINCE DECEASED,RUPABEN DEVSIBHAI SINCE DECEASED,HIRABHAI DEVSIBHAI,LAXMIBEN HIRABHAI,KETIBEN HIRABHAI,NAGALBEN HIRABHAI,ALABHAI HIRABHAI,PRAVINBHAI HIRABHAI,HIRABHAI PARBATBHAI	MR GM AMIN	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,BHARAT PETROLEUM CORPORATION LTD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3106	CA/4013/2019	03/12/2019	RATANSANG ADESANG,BHIKHUBHA ADESANG	MR GM AMIN	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,BHARAT PETROLEUM CORPORATION LTD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3107	CA/4014/2019	03/12/2019	JUBEDABEN ISMYLE W/O IBRAHIM,KASAM ISMYLE,IBRAHIM ISMYLE	MR GM AMIN	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,BHARAT PETROLEUM CORPORATION LTD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3108	CA/4015/2019	11/03/2020	LEGAL HEIR OF DECEASED NATHABHAI SONDABHAI LABHUBEN WD/O NATHABHAI SONDABHAI,	MR VICKY B MEHTA	MAHESHBHAI DEVRAJBHAI PATEL,DIPAKBHAI GUNWANTBHAI KANSARA,NATIONAL INSURANCE COMPANY LTD,HEIRS OF NARENDRASINH DILVARSINH DILAVARSINH AGARSINH,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,UNSERVED EXPIRED (R),MR AJAY R MEHTA,MR MOUSAM R YAGNIK,SHIVANI R YAGNIK
3109	CA/4016/2019	01/09/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS SEJAL K MANDAVIA	LH OF DECD RANJITSINH BABUSINH RAJPUT,DINESHKUMAR PARBAT SINH RATHOD,MEERABEN RANJITSINH RAJPUT,JYOTIBEN RANJITSINH RAJPUT,DIPAKBHAI RANJITSINH RAJPUT	,RULE SERVED

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3110	CA/4017/2019	04/12/2019	SURAT MUNICIPAL CORPORATION,	MR KAUSHAL D PANDYA	MOHANLAL TRIBHOVANDAS LAKDAWALA SINCE DECEASED,SPECIAL LAND ACQUISITION OFFICER,ARVINDLAL MOHANBHAI LAKDAWALA,SURESHCHANDRA MOHANBHAI LAKDAWALA,MUKESHCHANDRA MOHANBHAI LAKDAWALA,LILAVATIBEN MOHANBHAI LAKDAWALA,INDIRABEN MOHANBHAI LAKDAWALA,BHARTIBEN MOHANBHAI LAKDAWALA	,MR SHAKEEL A QURESHI
3111	CA/4018/2019	20/01/2020	GUJARAT SATATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	GUJARAT STATE ROAD TRANSPORT WORKERS FEDERATION,GUJARAT STATE S.T. KARMACHARI MAGA MANDAL,GUJARAT S.T. MAZDUR MAHASANJH	MR AK CLERK
3112	CA/4024/2019	28/09/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	JASWANTBHAI SOMABHAI SOLANKI,	MR VIJAY N RAVAL
3113	CA/4026/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	FATABHAI SHANABHAI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SAURABH G AMIN
3114	CA/4027/2019	24/01/2020	BHUPENDRASINH ALIAS BHUPATSINH RASUBHA SAMA,	MR.HIREN M MODI	DRIVER OF ST BUS NO GJ 18 V 7012,GUJARAT STATE ROAD TRANSPORT CORPORATION	,RULE SERVED
3115	CA/4029/2019	06/02/2020	KODINAR NAGAR PALIKA THROU CHIEF OFFICER,	MR HARIBHAI J PATEL	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,REGIONAL COMMISSIONER (MUNICIPALITIES) BHAVNAGAR,COLLECTOR,DINESHKUMAR BALABHAI SOLANKI	,(MR BIPIN I MEHTA)
3116	CA/4030/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	RAYSINH KHANUBHAI BHEMABHAI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SAURABH G AMIN
3117	CA/4032/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	RATHOD NATVARBHAI KANTIBHAI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SAURABH G AMIN
3118	CA/4033/2019	09/12/2019	TRANSPORT MANAGER - AHMEDABAD MUNICIPAL TRANSPORT SERVICE,	MR HS MUNSHAW	SHAMBHUBHAI CHIMANBHAI PATEL,HON'BLE INDUSTRIAL TRIBUNAL	,MR YOGEN N PANDYA
3119	CA/4034/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	HEIRS OF DECD SOMABHAI SHABHAIBHAI PARMAR,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,,KASHIBEN SOMABHAI PARMAR,PRABHATBHAI SOMABHAI PARMAR,RAMESHBHAI SOMABHAI PARMAR,MAHESHBHAI SOMABHAI PARMAR	,RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3120	CA/4035/2019	21/01/2020	DIRECTOR OF PRIMARY EDUCATION OFFICER,	MS RV ACHARYA	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,TALUKA PRIMARY EDUCATION OFFICER,PRINCIPAL, S.D.MANIYA,NEHABEN D/O. JASUBHAI PATEL W/O. PRATIKBHAI PATEL	,MR NV GANDHI
3121	CA/4036/2019	06/03/2020	RAGHUVIRSINH GOVINDSINH KUSHWAH,	MR.HIREN M MODI	KHUSHALBHAI D SHAH,THE NEW INDIA ASSURANCE CO. LTD.,LT. COL. DAONATHSIGH,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH,MS KIRTI S PATHAK

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3122	CA/4037/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	PRATAPSINH DAMSINH,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED,UNSERVED EXPIRED (R),ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3123	CA/4039/2019	17/01/2020	ANAND NELLA D/O DINESHBHAI DALPATRAM PARMAR W/O ASHOKKUMAR MAHENDRABHAI MAKWANA,	HARSH K RAVAL	ASHOKKUMAR MAHENDRABHAI MAKWANA,	RULE UNSERVED
3124	CA/4042/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	PRAVINBHAI PRABHATBHAI PARMAR,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SAURABH G AMIN
3125	CA/4043/2019	05/08/2020	RASHMIKANT GIRDHARLAL DAVE,	MR VAIBHAV A VYAS	STATE BANK OF INDIA (THROUGH ITS CHAIRMAN),THE CHIEF GENERAL MANAGER,THE DEPUTY GENERAL MANAGER,PRESIDING OFFICER	,NOTICE NOT RECD BACK,MR RITURAJ M MEENA
3126	CA/4044/2019	06/03/2020	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RD DAVE	RATHOD POONAMBHAI MOTIBHAI GEMABHAI,STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER,	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SAURABH G AMIN
3127	CA/4047/2019	22/01/2020	KHATABHAI GOVINDBHAI THANTAVALIYA,	HCLS COMMITTEE,MR .B A PATEL	DHUSABHAI GOVINDBHAI THANTAVALIYA,MANSUKHBHAI GOVINDBHAI THANTAVALIYA,VIJAYBHAI AMRUTLAL PARMAR,KARSHANBHAI ARAJANBHAI KHAMAL,GOVINDBHAI VASHRAMBHAI THANTAVALIYA	MR. KANJIBHAI M BHUT,MR.DEVENDRA H PANDYA
3128	CA/4049/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAMESHBHAI DHANJIBHAI CHUDASMA,	MR ASIT B JOSHI
3129	CA/4052/2019	20/01/2020	NEW KAMAL AUTO GARAGE,	MR DIPAK R DAVE	ASSISTANT DIRECTOR,	RULE SERVED BY DS
3130	CA/4055/2019	27/02/2020	JEMABHAI LADHRABHAI SARELIYA,	MR. HEMAL SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED
3131	CA/4060/2019	07/10/2020	THE AHMEDABAD MUNICIPAL CORPORATION OF CITY OF AHMEDABAD,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES,MR ADITYA B MAHADEVIA	PRAGNABEN VIRENDRABHAI ACHARYA,	NOTICE SERVED
3132	CA/4062/2019	28/09/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RANVATBHAI BHUDARBHAI SOLANKI,	MR VIJAY N RAVAL
3133	CA/4063/2019	28/09/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF BHALABHAI VAGHABHAI,BALWANTBHAI DIPABHAI,SWARUPBHAI MANGALBHAI	,MR VIJAY N RAVAL
3134	CA/4064/2019	28/09/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAYMALBHAI BABARBHAI SOLANKI DECD,BHURIBEN RAYMALBHAI SOLANKI,JAVANBHAI RAYMALBHAI SOLANKI,ARJANBHAI RAYMALBHAI SOLANKI,MANABHAI RAYMALBHAI SOLANKI,KABHAIBHAI RAYMALBHAI SOLANKI	,RULE SERVED,UNSERVED EXPIRED (R),MR VIJAY N RAVAL
3135	CA/4068/2019	06/03/2020	DHARMISTHA SANDEEP MORZARIA,	HCLS COMMITTEE,MR PV PATADIYA	SANDEEP JAISUKHLAL MORZARIA,	RULE SERVED
3136	CA/4075/2019	02/03/2020	NAYNABEN VASUDEVBHAI DAVE,ARPANKUMAR VASUDEVBHAI DAVE	MR VAIBHAV N SHETH	JITENDRAKUMAR RAMNARAYAN SRIVASTAV,BRINDAROAD LINCENSE THROUGH PROP. SAHEB SING,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD,MOHAMMAD ZULFIQAR MOHAMMAD ZAMIL ANSARI,SHRI RAM TRANSPORT FINANCIAL COMPANY LTD,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,RULE UNSERVED,MR CHIRAYU A MEHTA,MR PALAK H THAKKAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3137	CA/4076/2019	28/02/2020	PUJABEN ALIAS PREMILABEN MAHESHBHAI THAKKER,MINOR PAYAL MAHESHBHAI THAKKER,MADHUBEN BHAYLALBHAI THAKKER	MR. VISHAL P THAKKER	DONGA VIPULKUMAR RATILAL,KALPESHKUMAR BHOJABHAI NAKUM,JAGDISHBHAI RANCCHODBHAI DOBARIA,HDFC BANK LTD,NOT DECLARED BY OPPONENT NO 2 TO 4,,JAYDEVBHAI JIVANLAL THAKKER,BHAILALBHAI VANMALIDAS THAKKER,UNITED INDIA INSURANCE CO. LTD	,RULE SERVED,UNSERVED EXPIRED (R)
3138	CA/4077/2019	18/02/2020	STATE OF GUJARAT,COMMISSIONER OF MID DAY MEALS AND SCHOOLS,DISTRICT EDUCATION OFFICER,SECRETARY	GOVERNMENT PLEADER	CHAUDHARI VINODKUMAR NARSANGBHAI,CAMBAY EDUCATION SOCIETY,PRINCIPAL,CHANDRAKANT S JHAVERI,DEEPAKBHAI J SHAH,R R SUTHAR,J P TRIVEDI,L P KANANI,D K PATEL,M.P.PARMAR,ALPESHBHAI RANCHHODBHAI PATEL,SATISHBHAI BHAGWANBHAI PATEL,PRINCIPAL,PRINCIPAL	NOTICE SERVED BY DS,MR JIGAR G GADHAVI
3139	CA/4082/2019	10/12/2019	MANAGING DIRECTOR,	MR NAGESH C SOOD	D M KATHIA,STATE OF GUJARAT,STATE OF GUJARAT	,(MR NIRZAR S DESAI)
3140	CA/4085/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHARAT PRAVIN VAGHELA,	MR ASIT B JOSHI
3141	CA/4096/2019	04/12/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	VIJAY VINUBHAI RATHOD,	MS RV ACHARYA
3142	CA/4100/2019	04/12/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	MITHIBEN PUNJABHAI PARMAR,	
3143	CA/4102/2019	04/12/2019	MANAVADAR NAGARPALIKA,	MR MURALI N DEVNANI	JAYABEN KISHORBHAI WAGHELA,	
3144	CA/4104/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	HARESHBHAI SOMABHAI RATHOD,	
3145	CA/4105/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	PARMAR NARENDRABHAI LAXMANBHAI,	
3146	CA/4106/2019	02/03/2020	FOJAJI SUNDARJI VANZARA,	(MR MB GANDHI),MR CHINMAY M GANDHI	ISHWARBHAI MADHABHAI PARMAR,PRAVINBHAI KHODABHAI PARMAR,MUKESHBHAI UDESINGBHAI PARMAR,SANGITABEN UDESINGBHAI PARMAR,JITUBHAI DHIRUBHAI PARMAR,VIPULBHAI RAMESHBHAI SOLANKI,ANILBHAI DHIRUBHAI SOLANKI,SUSHILABEN DHIRUBHAI PARMAR,SAVITABEN UDESING PARMAR,SHAKUBEN KHODABHAI PARMAR,MANIBEN WD/O KHODABHAI MADHABHAI,GOVINDBHAI HARMANBHAI PATEL	RULE SERVED
3147	CA/4107/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	ALPESH VINUBHAI RATHOD,	
3148	CA/4108/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	BHIMJIBHAI DHANJIBHAI TIMANIYA,	
3149	CA/4109/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	PARMAR RASIKBHAI KANJIBHAI,	
3150	CA/4110/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	MAJULABEN DILIPBHAI,	
3151	CA/4111/2019	04/12/2019	MANAVADAR NAGAPALIKA,	MR MURALI N DEVNANI	RATHOD JAMNABEN DILIPBHAI,	
3152	CA/4112/2019	24/01/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JITUBEN (JIVTIBEN) MUKESHBHAI PARAMAR,KHODABHAI GANESHBHAI RAJPPUT (OWNER/DRIVER OF MAHINDRA MAX NO. GJ.09.Y.9043)	RULE SERVED
3153	CA/4113/2019	12/03/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	AMARATBEN RAYJIBHAI BARIA,JADAV JASHVANTSINH FULSINH,PATEL FATESINH SHABHAI	RULE SERVED
3154	CA/4114/2019	17/02/2020	HARISH NARAN PINDORIA,HANSABEN HARISH PINDORIA	JENIL M SHAH	JALARAMJI LUMBARAMJI CHODHARY,FATEHDAN MEGHRAJ GADHVI,THE NEW INDIA INSURANCE CO. LTD.,PRAVIN DHANJIBHAI HIRANI	RULE SERVED,MR SANDIP C SHAH
3155	CA/4115/2019	17/02/2020	ABDULLA HUSEN BHORIYA,FATMABAI ABDULL BHORIYA,FIROZABDULLA BHORIYA,HAVABAI ABDULLA BHORIYA,MUMTAZ ABDULLA BHORIYA	JENIL M SHAH	GOVIND NARAN PARMAR (HARIJAN),RUPESH NARAN VEKARIYA,ICICI LOMBARD GENERAL INS. CO. LTD.	RULE NOT RECD BACK,RULE SERVED,MR CHIRAYU A MEHTA
3156	CA/4116/2019	17/02/2020	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DEVIBEN WD/O MANSANG KOLI,BHAVAN S/O MANSANG KOLI,HARJI @DEVJI S/O MANSANG KOLI,TEJASDAN VISHRAMDAN GADHVI (DRIVER OF TATA SUMO NO. GJ.12.F.8852),ARVIND SHAMJI VEKARIYA (OWNER OF TATA SUMO NO. GJ.12.F.8852),NATIONAL INSURANCE CO. LTD. (INSURANCE CO. OF TATA SUMO NO. GJ.12.F.8852),JEMAL BAU GOYAL (OWNER OF RICKSHAW NO. GJ.12.X.6798	RULE NOT RECD BACK,RULE SERVED
3157	CA/4118/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	ARJAN JADAV CHUDASMA,	MR ASIT B JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3158	CA/4119/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	VIJAY BABU CHAUHAN,	MR ASIT B JOSHI
3159	CA/4120/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	HARESH DAYAL MANDAVIYA,	MR ASIT B JOSHI
3160	CA/4121/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	DILIP BAVANJI CHUDASMA,	MR ASIT B JOSHI
3161	CA/4122/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	GOPALBHAI PRAVINBHAI VALA,	MR ASIT B JOSHI
3162	CA/4123/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	CHIMAN NATHA JETHVA,	MR ASIT B JOSHI
3163	CA/4124/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	NAVIN JETHA DIVECHA,	MR ASIT B JOSHI
3164	CA/4125/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	JIVAN JAGABHAI VADHER,	MR ASIT B JOSHI
3165	CA/4126/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	ASHWIN JASHWANT TIMANIYA,	MR ASIT B JOSHI
3166	CA/4127/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHARAT NATHA CHUDASMA,	MR ASIT B JOSHI
3167	CA/4128/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	ISHVAR MOHAN VALA,	MR ASIT B JOSHI
3168	CA/4129/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	BABU PARSOTTAM VAGHELA,	MR ASIT B JOSHI
3169	CA/4130/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	DINESH PUNA CHUDASMA,	MR ASIT B JOSHI
3170	CA/4131/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	GIRISH VINOD TIMANIYA,	MR ASIT B JOSHI
3171	CA/4132/2019	24/01/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	PREMJIBHAI MALABHAI BHUTEDIYA (CHAUDHARY),HEMABEN @ HETALBEN PREMJIBHAI BHUTEDIYA (CHAUDHARY),HAJURJI JAVAJI JAMNESA	RULE SERVED
3172	CA/4134/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	ROHIT PREMJI TIMANIYA,	MR ASIT B JOSHI
3173	CA/4135/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHAVESH LAXMAN RATHOD,	MR ASIT B JOSHI
3174	CA/4136/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	DHARAMSINH VASHRAM VADHER,	MR ASIT B JOSHI
3175	CA/4137/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	BHAVESH LALJI MANDAVIYA,	MR ASIT B JOSHI
3176	CA/4138/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	KISHORBHAI KARSANBHAI PARMAR,	MR ASIT B JOSHI
3177	CA/4139/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAJESH SHAMJI VADHER,	MR ASIT B JOSHI
3178	CA/4140/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	KAMLESH SUNIL JETHVA,	MR ASIT B JOSHI
3179	CA/4141/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	SANJAY BHIKHU PARMAR,	MR ASIT B JOSHI
3180	CA/4142/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	SHAILESH JAGABHAI VADHER,	MR ASIT B JOSHI
3181	CA/4143/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	BABU MAVJI VAGHELA,	MR ASIT B JOSHI
3182	CA/4144/2019	18/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	DIPAK RAMJI TIMANIYA,	MR ASIT B JOSHI
3183	CA/4145/2019	24/01/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	CHAUDHARY LAXMANBHAI MANABHAI,DESAI BHARATBHAI RANABHAI,DESAI RANABHAI VIRABHAI,CHAUDHARY DINESHBHAI LAXMANBHAI	RULE SERVED
3184	CA/4146/2019	24/01/2020	L AND T GEN INSURANCE CO LTD,	MR RATHIN P RAVAL	KARIMABAI IBRAHIMSOTA,RESHMABEN OSMANSOTA,ARMINA ALIAS RAJIYA OSMANSOTA,AMISHA OSMANSOTA,DRIVER OF TRAILER NO. GJ-12-8834,INSUER OF TRAILER NO. GJ-12-8834 R.P.K. AGROTECH EXPORT PVT. LTD.	,NOTICE SERVED,MR.HIREN M MODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3185	CA/4149/2019	16/12/2019	BHAVANBHAI POPATBHAI PARMAR,HERIS AND LEGAL REP. OF DECD BHUDAR RAGHAV PARMAR DALWADI,FULABHAI BHUDARBHAI PARMAR-DALWADI SINCE DIED THRU HEIRS AND LEGAL REP.,RUGNATH BHUDARBHAI PARMAR-DALWADI,POPAT BHUDAR PARMAR-DALWADI,MADHUBEN BHUDAR PARMAR-DALWADI W/O GIRDHAR THAKERSHI DABHI,UJAMSHI FULABHAI PARMAR-DALWADI SINCE DIED THRU HEIRS AND LEGAL REP.,MANSUKHBHAI FULABHAI PARMAR-DALWADI SINCE DIED THRU HEIRS AND LEGAL REP.,DECD SABALBEN UJAMSHI PARMAR-DALWADI,RAMESH @ RAMNIK UJAMSHI PARMAR-DALWADI,KANUBEN @ KANTABEN UJAMSHI PARMAR-DALWADI W/O NANJIBHAI KANJARIA,DECD SURAJBEN MANSUKH PARMAR-DALWADI,RASIK MANSUKHBHAI PARMAR-DALWADI,GEETABEN MANSUKHBHAI PARMAR-DALWADI W/O RANCHOD KHIMJIBHAI JADAV,HANSABEN MANSUKHBHAI PARMAR -DALWADI W/O SURESH MULJIBHAI JADAV,DECD RADHABEN POPAT PARMAR-DALWADI,LABHUBEN POPAT PARMAR-DALWADI,HIRABEN POPAT PARMAR-DALWADI W/O GOKUL BHURABHAI HADIYAL,MANGUBEN POPAT PARMAR-DALWADI W/O DHIRUBHAI PRABHUBHAI DABHI,LEELABEN POPAT PARMAR-DALWADI	MR. JAY M THAKKAR	STATE OF GUJARAT,THE COLLECTOR,PRANT OFFICER,THE MAMLATDAR,TALATI CUM MANTRI,SHANKARLAL NATHALAL RAVAL,GHANSHYAM GUNVANTRAI TRIVEDI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3186	CA/4156/2019	23/01/2020	CHAUDHARY BABABHAI PRABHUDAS THROUGH LEGAL HEIRS,CHAUDHARY PRATAPBHAI BABABHAI,CHAUDHARY DASHRATHBHAI BABABHAI,CHAUDHARY ASHABEN AJITBHAI	TIRTH NAYAK	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,LEGAL HEIRS OF CHAUDHARY BABABHAI PRABHUDAS,CHAUDHARY GOVINDBHAI BABABHAI,CHAUDHARY KANTABEN CHATRESHBHAI	,RULE SERVED,MR AMIT N CHAUDHARY,MONTUBHAI G PATEL
3187	CA/4157/2019	24/01/2020	NATIONAL INSURANCE COMPANY LTD.,	MR DAKSHESH MEHTA	LEGAL HEIRS DECEASED DHANALAXMIBEN SHANKARLAL KHARAVA,JITENDRA SARBURBHAI WAGHLA,VISHNUBHAI PRAHALADBHAI PATEL,DHARAMSINH MOHANSINH RAJPUT,THAKORLAL CHHAGANLAL GANDHI,UNITED INDIA INSURANCE CO LTD,JAGADISHCHANDRA SHANKARLAL KHARAVA,DINESH SHANKARLAL KHARAVA	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR PALAK H THAKKAR
3188	CA/4160/2019	12/02/2020	EXECUTIVE ENGINEER / DEPUTY CHIEF ENGINEER,	MR KJ DWIVEDI	LH OF DECD BRAHMAN BAVABHAI MOTIBHAI,SPECIAL LAND ACQUISITION OFFICER,BRAHMAN ANDIBEN BAVABHAI DECEASED,BRAHMAN CHAGANBHAI BAVABHAI,BRAHMAN CHELABHAI BAVABHAI,BRAHMAN DAYABHAI BAVABHAI,BRAHMAN DUDHIBEN BAVABHAI,BRAHMAN SAMUBEN BAVABHAI,BRAHMAN JIVABEN BAVABHAI,BRAHMAN VASRAM BAVABHAI DECEASED,BRAHMAN PUSHPABEN VASRAMBHAI,BRAHMAN MAULIKKUMAR VASRAMBHAI,MINOR BRAHMAN KINJAL VASRAMBHAI,MINOR BRAHMAN DHAVALKUMAR VASRAMBHAI	,RULE NOT RECD BACK,UNSERVED EXPIRED (R),MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
3189	CA/4162/2019	03/03/2020	THE NEW INDIA ASSU CO LTD,	MR VIBHUTI NANAVATI	BIJALBHAI MANGALBHAI PATADIYA,BHOPABHAI ALIAS BHOPALBHAI RANABHAI BHADIYADRA,JITUBHAI SAVJIBHAI MAKWANA,JAGDISHBHAI KASHIRAMBHAI BHATT,RELIANCE GENERAL INS. CO. LT,BHAVNABEN ALIAS BHANUBEN RAMESHBHAI MAKWANA,MINOR VISHAL RAMESHBHAI MAKWANA,MINOR GHANSHYAM RAMESHBHAI MAKWANA,MINOR VIKRAM RAMESHBHAI MAKWANA,SAKRUBEN MOHANBHAI MAKWANA	RULE SERVED,MR HITESH S PADHYA,MR RATHIN P RAVAL
3190	CA/4164/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	M/S ADANI AGRO PVT. LTD.,	RULE SERVED

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3191	CA/4165/2019	13/03/2020	VISHALBHAI VIJAYBHAI BANDHIYA,	MR PREMAL S RACHH	JASUBEN ALIAS JIGNABEN VISHALBHAI BANDHIA D/O HAMIRBHAI RAJABHAI GOJIYA,	RULE SERVED
3192	CA/4166/2019	25/02/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	PRATIMABEN BIMALSINH RAJPUT (GOGOI),ANJALIBEN BIMALSINH RAJPUT(GOGOI),YOGESHKUMAR KATNIBHAI PATEL	RULE NOT RECD BACK,NISHIT A BHALODI
3193	CA/4168/2019	27/01/2020	HEIRS OF DECEASED SATUBHA JILUBHA JADEJA,RAJKUNVARBA JILUBHA JADEJA,JILUBHA PRATAPJI JADEJA,DILAWARSINH ALIAS DILUBHA	JENIL M SHAH	GURDEEPSINGH PATHANSINGH RAYSIKH,PUNAIBEN HIRABHAI KERASIYA,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR SANDIP C SHAH
3194	CA/4170/2019	16/12/2019	JAMALBHAI DHULABHAI MALEK,	KRUSHITA D DAVE	MADHYA GUJARAT VIJ COMPANY LIMITED,UNITED INDIA INSURANCE CO. LTD	,MR VIRAL J DAVE
3195	CA/4171/2019	17/01/2020	BHAVESH TEJMALBHAI RABARI,	MR VIJAY H NANGESH	MANISHBHAI SHIVSHANKAR,VIMLABEN SHIVSHANKAR (ABATED),DILIPBHAI SHIVSHANKAR,RAVISHANKAR SHIVSHANKAR,BHATCHANDRA SHIVSHANKAR,SURESHBHAI POPATLAL,MANJULABEN WIDOW OF DAHYABHAI KACHRABHAI,BHUPENDRABHAI DAHYABHAI,RAMESHBHAI DAHYABHAI,KISHORBHAI DAHYABHAI,JAYANTIBHAI DAHYABHAI,HANSABEN DAHYABHAI,INDRAVADAN MAFATLAL JANI	,RULE SERVED,MR PARTHIV B SHAH,MR PRAKASH D PATEL
3196	CA/4172/2019	16/03/2020	JADAVBHAI BHUDARBHAI RATHOD (MISTRY),	MR.HIREN M MODI	BOGHABHAI SOMABHAI RADATALA,VIJAY DEVENDRABHAI VYAS,SHREE RAM GENERAL INSURANCE CO. LTD	RULE SERVED
3197	CA/4174/2019	09/12/2019	TARABEN BHAGVANDAS PATEL (DECD),DAXABEN D/O BHAGVANDAS HARMANDAS PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	
3198	CA/4175/2019	05/12/2019	KANTILAL JERAMBHAI GHETIYA,	ANURAG R RATHOR	NA,	
3199	CA/4176/2019	24/01/2020	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	LH OF DECD CHAUDHARI (PATEL) MANABHAI HAMIRBHAI,VARSHANBHAI KARAMSINHBHAI THAKOR(DABHI),CHAUDHARI (PATEL) ISHVARBHAI HEMABHAI,CHAUDHARI (PATEL) PURIBEN MANABHAI,CHAUDHARI (PATEL) SHANKUBHAI MANABHAI,CHAUDHARI (PATEL) RAMESHBHAI MANABHAI,CHAUDHARI (PATEL) VIJAYABEN MANABHAI	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
3200	CA/4177/2019	12/03/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	ASHABEN WD/O KAMLESHBHAI SHANABHAI WAGHELA,DIPAL KAMLESHBHAI WAGHELA,SHANABHAI HEERBHAI WAGHELA,JEEVIBEN SHANABHAI WAGHELA DELETED,GAMBHIRSING RANCHHODBHAI RAJPUT,AMISH BHARATBHAI MEHTA	,RULE SERVED
3201	CA/4188/2019	10/02/2020	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	MASURBHAI DHULABHAI DAMOR,NATHIBEN MASURBHAI DAMOR(DELETED),RULAMIN MOHMMAD BHATUK,GANGJIBHAI KAMABHAI DAMOR	RULE NOT RECD BACK,RULE SERVED
3202	CA/4190/2019	09/12/2019	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	RAMILABEN MADHUBHAI RAMANI,PARTH MADHUBHAI RAMANI,RIKIN MADHUBHAI RAMANI,SHANTUBEN ARJANBHAI RAMANI,SWARUPABEN KESHARAM JAT,VIRPRABHU MARKETING LTD	
3203	CA/4194/2019	27/01/2020	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	SURTABEN RAMANLAL ALIAS RAMESHBHAI VASAVA,NILAMBEN RAMANLAL ALIAS RAMESHBHAI VASAVA,SONALBEN RAMANLAL ALIAS RAMESHBHAI VASAVA,SHEETALBEN RAMANLAL ALIAS RAMESHBHAI VASAVA,PIYUSH RAMANLAL ALIAS RAMESHBHAI VASAVA,BHARJIBHAI KHALPABHAI VASAVA,JAANUBEN BHARJIBHAI VASAVA,PRAVINBHAI NARSINHBHAI VASAVA	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3204	CA/4195/2019	26/09/2020	LABHUBEN WD/O HIRABHAI MEGHABHAI BHARVAD (CHAVADIYA),RAMILABEN SURABHAI BHARVAD,MINOR SHAILESH HIRABHAI BHARVAD(CHAVADIYA),MINOR INDUBHAI HIRABHAI BHARVAD(CHAVADIYA),MINOR KINJAL HIRABHAI BHARVAD(CHAVADIYA),MEGHNABEN KADVABHAI BHARVADI(CHAVADIYA)(DIED),JIVIBEN MEGHABHAI BHARVAD(CHAVADIYA)(DIED)	MR.HIREN M MODI	LADURAM SURAJMAL GURJAR,SBI GENERAL INSURANCE COMPANY LTD,MANGABHAI NAJABHAI PANCHIA,TATA AIG GENERAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,MR VIBHUTI NANAVATI,SHRIJIT G PILLAI,MS KIRTI S PATHAK
3205	CA/4197/2019	20/02/2020	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	LH OF DECD CHANDUBHAI GALABHAI PARMAR,REVABEN CHANDUBHAI PARMAR,BABULAL,NEESHABEN ALIAS NARMADABEN BHAYLAL,ARUNABEN CHANDUBHAI PARMAR,SURESHBHAI CHANDUBHAI PARMAR,JITENDRABHAI CHANDUBHAI PARMAR	,RULE SERVED,RULE UNSERVED
3206	CA/4199/2019	16/12/2019	MALABHAI SHAMJIBHAI BAJANIYA,MANIBEN MALABHAI BAJANIYA,PUNJIBEN SHAMJIBHAI BAJANIYA	KAASH K THAKKAR	OMPURI KHETPURI SWAMI,PREMABHAI BHIKHABHAI PRAJAPATI,THE UNITED INDIA INSURANCE CO LTD,RAMESHBHAI BALVANTJI PARMAR,THE IFFCO TOKIO GENERAL INSURANCE CO LTD,HANSABEN RAMESHBHAI PARMAR,ARJUNJI RAMESHBHAI PARMAR,KULDEEP RAMESHBHAI PARMAR THRU MOTHER AND NATURAL GUARDIAN HANSABEN RAMESHBHAI PARMAR,PRIYANKA RAMESHBHAI PARMAR THRU MOTHER AND NATURAL GUARDIAN HANSABEN RAMESHBHAI PARMAR,BALVANTJI JAVANJI PARMAR	,(MR MAULIK J SHELAT),MR PALAK H THAKKAR
3207	CA/4200/2019	27/01/2020	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	AAHMADBHAI MOHAMADBHAI BATAK,MINOR AFZAL AAHMADBHAI BATAK,MINOR FATIMABEN AAHMADBHAI BATAK,MINOR ZUBERBHAI AAHMADBHAI BATAK,ATULBHAI NARANBHAI DAKI,MEHULBHAI NARANBHAI DAKI,LAKHMANBHAI DEVSHIBHAI ODEDARA,MUSABHAI HUSAINBHAI LUNIYA,NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR YOGI K GADHIA,NISHIT A BHALODI
3208	CA/4204/2019	19/12/2019	SANJAY @ DOSO BECHARJI THAKOR,	JAY R SHAH	STATE OF GUJARAT,DISTRICT MAGISTRATE,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3209	CA/4206/2019	03/02/2020	PARVATIDEVI BALRAM KUSHWAHA,KARANSINH BALRAM KUSHWAHA,PHULSINH BALRAMBHAI KUSHWAHA	VIRAL K VASHI	DIPAKBHAI PRAHLADBHAI GURJAR,DILIPSINH HIMMATSINH BHATI,MAHENDRA JAYJARAM TIWARI,RELIANCE GENERAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
3210	CA/4208/2019	10/12/2019	AGRICULTURE PRODUCE MARKET COMMITTEE, DEODAR,SHIVABHAI AMRABHAI BHURIYA,UMESHBHAI NAVAJI PATEL	MR DIPAN DESAI	STATE OF GUJARAT,DIRECTOR,DY. DIRECTOR AND DISTRICT REGISTRAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3211	CA/4209/2019	05/02/2020	IFFCO-TOKIO GENERAL INSURANCE COMPANY LTD.,	MS KIRTI S PATHAK	BHARTIBEN BUDHA (WIDOW),MINOR VANITABEN BHUDHABHAI (DAUGHTER),LAXMIBEN MALABHAI (MOTHER),NATHABHAI MALABHAI,INUBHAUSMANKHAN MALEK,NARANBHAI KANABHAI AHIR	RULE SERVED,RULE UNSERVED
3212	CA/4210/2019	25/02/2020	JAYSHREE PULVERIZERS,PARIMAL JAYANTILAL SHAH	MR LALJI R MOKARIA	JAMALBHAI MAHMADBHAI LAKDAWALA,ABDULRAHIM MAHMADBHAI LAKDAWALA,L/H OF DECEASED ISMAILBHAI MAHMADBHAI LAKDAWALA,PARSOTTAMDAS CHIMANLAL PARIKH,JEBUNISHA ISMAILBHAI LAKDAWALA,MOINBHAI ISMAILBHAI LAKDAWALA,SHABANA ISMAILBHAI LAKDAWALA,ASMABEN ISMAILBHAI LAKDAWALA	,RULE NOT RECD BACK
3213	CA/4211/2019	09/12/2019	RAMKUBHAI JIVABHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3214	CA/4212/2019	09/12/2019	BAHADURBHAI TAPUBHAI,LABHUBEN TAPUBHAI	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3215	CA/4213/2019	09/12/2019	JETHURBHAI DEVATBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3216	CA/4214/2019	09/12/2019	BACHUBHAI JASABHAI,SAMANTBHAI BAVABHAI,GOLANBHAI BAVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3217	CA/4215/2019	09/12/2019	MAVJIBHAI BHAGWANBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3218	CA/4216/2019	09/12/2019	ANAKBHAI AMRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3219	CA/4217/2019	09/12/2019	ANAKBHAI AMRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3220	CA/4218/2019	09/12/2019	PRATAPBHAI SHAMJIBHAI,KUMARBHAI SHAMJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3221	CA/4219/2019	09/12/2019	HEIRS OF DECD MADHABHAI THOBHANBHAI,HEIRS OF DECEASED PARSHOTTAMBHAI THOBHANBHAI,ZAVERBHAI MADHABHAI,MOHANBHAI PARSHOTTAMBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3222	CA/4220/2019	09/12/2019	BHUPATBHAI LALJBHAI,RAGHAVBHAI GORDHANBHAI,HEIRS OF DECEASED LALJIBHAI AMBABHAI,BHUPATBHAI LALJIBHAI,TALSHIBHAI LALJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3223	CA/4221/2019	09/12/2019	LABHUBEN LALJIBHAI,MAHENDRABHAI LALJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	,MR SANJAY M AMIN
3224	CA/4222/2019	09/12/2019	RAMESHBHAI MOHANBHAI,	MR SANJAY M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3225	CA/4223/2019	09/12/2019	JASHUBHAI RAMJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3226	CA/4224/2019	09/12/2019	KANJIBHAI VALABHAI,FULJIBHAI NAGJIBHAI,VALLABHBHAI NAGJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3227	CA/4225/2019	09/12/2019	MERABHAI BHAGWANBHAI,GAGJIBHAI BHAGWANBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3228	CA/4226/2019	09/12/2019	ARJANBHAI KALUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3229	CA/4227/2019	09/12/2019	JAIWANTBHAI DADBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3230	CA/4228/2019	09/12/2019	MANJIBHAI DHARMSHIBHAI,SAVITABEN DHARMSHIBHAI,VASANTBEN DHARMSHIBHAI,CHANABHAI DHARMSHIBHAI,KANTUBEN DHARMSHIBHAI,GHANSHYAMBHAI DHARMSHIBHAI,GITABEN DHARMSHIBHAI,HIMMATBHAI DHARMSHIBHAI,SAJJANBEN DHARMSHIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3231	CA/4229/2019	09/12/2019	KHODABHAI CHIKABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3232	CA/4230/2019	09/12/2019	PRATAPBHAI SHANTIBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3233	CA/4231/2019	09/12/2019	FULIBEN JIVABHAI,NARSHIBHAI JIVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3234	CA/4233/2019	09/12/2019	SHAMJIBHAI DEVRAJBHAI,DAYALBHAI DEVRAJBHAI,KARAMSHIBHAI DEVRAJBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3235	CA/4234/2019	09/12/2019	SHAMJIBHAI MERUBHAI,	MR NITIN M AMIN	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3236	CA/4235/2019	09/12/2019	SHAMJIBHAI DEVRAJBHAI,DAYALBHAI DEVRAJBHAI,KARAMSHIBHAI DEVRAJBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,PURIBEN VALLABHBHAI GUARDIAN OF MINOR JAGDISHBHAI VALLABHBHAI	
3237	CA/4236/2019	09/12/2019	HIMMATBHAI RAMJIBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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3238	CA/4237/2019	09/12/2019	RAMESHBHAI MOHANBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3239	CA/4238/2019	09/12/2019	LABHUBHAI KANJIBHAI,ISHWARBHAI KANJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3240	CA/4239/2019	09/12/2019	AMRABHAI VIKRAMBHAI,DADBHAI VIKRAMBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3241	CA/4240/2019	09/12/2019	MOHANBHAI GORDHANBHAI,DAMUBEN GORDHANBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3242	CA/4241/2019	09/12/2019	VALLABHBHAI DEVRAJBHAI,KARSANBHAI DEVRAJBHAI,GANESHBHAI DEVRAJBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3243	CA/4242/2019	09/12/2019	RAGHAVBHAI NANJIBHAI,KARSHANBHAI RAGHAVBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3244	CA/4243/2019	09/12/2019	TALSHIBHAI SHIVABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3245	CA/4244/2019	09/12/2019	VALLABHBHAI VIRJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3246	CA/4245/2019	09/12/2019	KANTIBHAI JAIRAMBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3247	CA/4246/2019	09/12/2019	DOLUBHAI APABHAI,JASHWANTBHAI APABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,MANUBA APABHAI GUARDIAN OF MINOR USHABEN APABHAI,MANUBA APABHAI GUARDIAN OF MINOR PUSHPABEN APABHAI	
3248	CA/4247/2019	09/12/2019	NARESHBHAI JAIRAMBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3249	CA/4248/2019	09/12/2019	MAHIPATRAI KESHAVLAL,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3250	CA/4249/2019	09/12/2019	GANPATBHAI GAURISHANKER,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3251	CA/4250/2019	09/12/2019	NANABHAI SOMLABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3252	CA/4251/2019	09/12/2019	VALJIBHAI NANUBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3253	CA/4252/2019	09/12/2019	RAVJIBHAI DHARAMSHIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3254	CA/4253/2019	09/12/2019	RAMJIBHAI MEGHJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3255	CA/4254/2019	09/12/2019	JAVERBHAI MADHABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3256	CA/4255/2019	09/12/2019	GUNUBHAI JILUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3257	CA/4256/2019	09/12/2019	VASHRAMBHAI KANJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3258	CA/4257/2019	09/12/2019	BHIKHUBHAI ALABHAI,JILUBHAI ALABHAI,JAGUBHAI ALABHAI,KAMLABEN ALABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3259	CA/4258/2019	09/12/2019	GORDHANBHAI MOHANBHAI,PRABHUBHAI RAMJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3260	CA/4259/2019	09/12/2019	HEIRS OF DECD MULJIBHAI VALABHAI,JIVIBEN WD/O MULJIBHAI VALABHAI,JAIRAJBHAI MULJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3261	CA/4260/2019	09/12/2019	HEIRS OF DECD HARIBHAI JADAVBHAI,UKABHAI HARIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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3262	CA/4261/2019	09/12/2019	HEIRS OF DECD DEVRABHAI FULABHAI,BHIKHUBHAI DEVRABHAI,JILUBHAI DEVRABHAI,MANUBEN DEVRABHAI,HEMUBEN DEVRABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3263	CA/4262/2019	09/12/2019	HEIRS OF DECD NAGJIBHAI VALABHAI,VALLABHBHAI NAGJIBHAI,FULJIBHAI NAGJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3264	CA/4263/2019	09/12/2019	PRABHUBHAI RAMJIBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3265	CA/4264/2019	09/12/2019	GORDHANBHAI MOHANBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3266	CA/4265/2019	09/12/2019	ANIRUDHBHAI HARSURBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,VALIBEN RAMBHAI	
3267	CA/4266/2019	09/12/2019	JASHUBHAI RAMJIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,DHARAMSHIBHAI MOHANBHAI	
3268	CA/4267/2019	09/12/2019	KARSANBHAI RUPABHAI,RAVJIBHAI RUPABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3269	CA/4268/2019	09/12/2019	SHANTIBHAI MATRABHAI,BAVKUBHAI SHANTIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3270	CA/4269/2019	09/12/2019	NARANBHAI TALSIBHAI KAMIJADIA,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3271	CA/4270/2019	09/12/2019	BACHUBHAI JASABHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3272	CA/4271/2019	09/12/2019	HEIRS OF DECD VALUBAVATI SHANTBHAI,PRATAPBHAI SHANTIBHAI,MAHENDRABHAI SHANTIBHAI,BAVKUBHAI SHANTIBHAI,UMEDBHAI SHANTIBHAI,RAMBHAI SHANTIBHAI,VIMLABEN WD/O DILIPBHAI SHANTIBHAI,SHANTIBHAI MATRABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3273	CA/4272/2019	09/12/2019	VIRSANGBHAI AMRABHAI,RAISANGBHAI AMRABHAI,VALLABHBHAI AMRABHAI,HEIRS OF DECD LAKHMANBHAI AMRABHAI,RAJUBHAI LAKHMANBHAI,HARSHADBHAI LAKHMANBHAI,MADHUBEN LAKHMANBHAI	,MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3274	CA/4273/2019	09/12/2019	PRABHATSANG MOBATSANG,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3275	CA/4274/2019	09/12/2019	GATORBHAI LAVABHAI,JESANGBHAI LAVABHAI,DHIRUBHAI LAVABHAI,BALABHAI LAVABHAI,HAKABHAI LAVABHAI,JITUBEN LAVABHAI,NARANBHAI LAVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3276	CA/4275/2019	09/12/2019	LADKIBEN RAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3277	CA/4276/2019	09/12/2019	LILIBEN WD/O JORUBHAI DADBHAI,VIMLABEN JORUBHAI,RAMJIBEN JORUBHAI,SHIVRAJBHAI JORUBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3278	CA/4277/2019	09/12/2019	LABHUBHAI PITAMBERBHAI,MANJIBHAI DHARMSHIBHAI,SAVITABEN DHARMSHIBHAI,VASANTBEN DHARMSHIBHAI,SANABHAI DHARMSHIBHAI,KANTUBEN DHARMSHIBHAI,GHANSHYAMBHAI DHARMSHIBHAI,GITABEN DHARMSHIBHAI,HIMMATBHAI DHARMSHIBHAI,SAJJANBEN DHARMSHIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3279	CA/4278/2019	09/12/2019	MANSANGBHAI RAVJIHAI,HEIRS OF DECD SURSANGBHAI RAVJIBHAI,TEJUBEN SURSANGBHAI,MANGUBEN SURSANGBHA,PAPUBEN SURSANGBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3280	CA/4279/2019	09/12/2019	BACHUBHAI KHODABHAI,JAIRAMBHAI KHODABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3281	CA/4280/2019	09/12/2019	REVUBHAI VADIABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,VADIABHAI GHUSABHAI	
3282	CA/4281/2019	09/12/2019	SHANTIBHAI MATRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3283	CA/4282/2019	09/12/2019	LADKIBEN RAMBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3284	CA/4283/2019	09/12/2019	ANKABHAI AMRABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3285	CA/4284/2019	09/12/2019	RANJITBHAI MANUBHAI,HATHIBHAI BHANUBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,MANUBHAI DEVATBHAI	
3286	CA/4285/2019	09/12/2019	MANUBHAI APABHAI,HARESHBHAI APABHAI,JASUBHAI APABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,APABHAI MOTIBHAI,HAMIRBHAI MOTIBHAI	
3287	CA/4286/2019	09/12/2019	HARESHBHAI ANAKBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3288	CA/4287/2019	09/12/2019	GOLANBHAI BAVABHAI,JAIWANTBHAI GOHABHAI,RAVUBHAI VADIABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3289	CA/4288/2019	09/12/2019	DHANJIBHAI KHIMABHAI,LH. OF DECD. SHARDULBHAI KHIMABHAI,MANJIBHAI KHIMABHAI,PANCHBHAI KHIMABHAI,LH. OF DECD. SHARDULBHAI KHIMABHAI,GOVINDBHAI SHARDULBHAI,RAMESHBHAI SHARDULBHAI,SURESHBHAI SHARDULBHAI,MANJUBEN WD/O. SHARDULBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,LH. OF DECD. DEVABHAI KHIMABHAI	
3290	CA/4289/2019	09/12/2019	HEIRS OF DECD NANABHAI SURIGBHAI,JETHABHAI MOTIBHAI,ANAKBHAI NANABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3291	CA/4290/2019	09/12/2019	PREMJIBHAI RAVJIBHAI,HEIRS OF DECD. SURSANGBHAI RAVJIBHAI,LILABEN SURSANDBHAI,TEJUBEN SURSANGBHAI,MANGUBEN SURSANGBHAI,PAPUBEN SURSANGBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,RANCHHODBHAI RAVJIBHAI,HEIRS OF DECD. MANJIBHAI RAVJIBHAI	
3292	CA/4291/2019	09/12/2019	MOTIBHAI NARANBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3293	CA/4292/2019	09/12/2019	FULIBEN JIVABHAI,LAGHUBHAI JIVABHAI,NARSINHBHAI JIVABHAI,LABHUBHAI JIVABHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3294	CA/4293/2019	09/12/2019	DILIPBHAI JERAMBHAI,CHAMPABEN WD/O JERAMBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,SHIVABHAI RAMJIBHAI	
3295	CA/4294/2019	09/12/2019	MANSANGBHAI RAVJIBHAI,PREMJIBHAI RAVJIBHAI	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,RANCHHODBHAI RAVJIBHAI	
3296	CA/4295/2019	09/12/2019	JITENDRABHAI VAJUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3297	CA/4296/2019	09/12/2019	KANJIBHAI DAYABHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT,BOGABHAI DAYABHAI	
3298	CA/4297/2019	09/12/2019	UKABHAI HARIBHAI,	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3299	CA/4298/2019	09/12/2019	KANJIBHAI VALABHAI,FULJIBHAI NAGJIBHAI,VALLABHBHAI NAGJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3300	CA/4299/2019	09/12/2019	RAVJIBHAI VALABHAI,SHIVABHAI VAKABHAI,ISHWARBHAI SHIVABHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3301	CA/4300/2019	09/12/2019	BHUPATBHAI LALJIBHAI,KHODIDAS KARAMSHIBHAI,ISHWARBHAI GORDHANBHAI,TALSHIBHAI LALJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3302	CA/4301/2019	09/12/2019	MANUBHAI MOHANBHAI,JASHUBHAI RAMJIBHAI,PRABHUBHAI RAMJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3303	CA/4302/2019	09/12/2019	HEIRS OF DECD VASKURBHAI RAMBHAI,MERAMBHAI VASKURBHAI,SHANTUBHAI VASKURBHAI,PRAVINBHAI VASKURBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3304	CA/4303/2019	09/12/2019	HEIRS OF DECD KALYANBHAI MANGALBHAI,MOGHIBEN WD/O KALYANBHAI MANGALBHAI,BUDHABHAI KALYANBHAI,VINUBHAI KALYANBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3305	CA/4304/2019	09/12/2019	KARSHANBHAI KALYANBHAI,LALJIBHAI KALYANBHAI,HEIRS OF DECEASED KANJIBHAI KALYANBHAI,HEIRS OF DECEASED HARJIBHAI KALYANBHAI,KANCHANBEN KANJIBHAI,RANJANBEN HARJIBHAI,KISHAN HARJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3306	CA/4305/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JEMAL DEVRAJBHAI,	MR HD CHUDASAMA
3307	CA/4306/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI AMARSHIBHAI TANK,	RULE NOT RECD BACK
3308	CA/4307/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHALAL MULJI TANK,	MR HD CHUDASAMA
3309	CA/4308/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANTILAL SHAMJIBHAI TANK,	MR HD CHUDASAMA
3310	CA/4310/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTAM DEVJI,	RULE NOT RECD BACK
3311	CA/4312/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHIMJI DEVJI TANK,	MR HD CHUDASAMA
3312	CA/4313/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DEYALJI BECHARBHAI TANK,	MR HD CHUDASAMA
3313	CA/4329/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ASHVIN BECHARBHAI TANK,	MR HD CHUDASAMA
3314	CA/4330/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRAKANT DAYALAL TANK,	MR HD CHUDASAMA
3315	CA/4331/2019	19/02/2020	DEPUTY COLLECTOR,	GOVERNMENT PLEADER	PATEL KANJI PUNJA,	MR HD CHUDASAMA
3316	CA/4332/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMJI PUNJA SOLANKI,	RULE NOT RECD BACK
3317	CA/4333/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VALLABHBHAI DEVJIBHAI TANK,	RULE NOT RECD BACK
3318	CA/4334/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESH DEVJIBHAI TANK,	MR HD CHUDASAMA
3319	CA/4335/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KARSHAN NATHUBHAI,	MR HD CHUDASAMA
3320	CA/4336/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NATHABHAI NATHUBHAI,	MR HD CHUDASAMA
3321	CA/4337/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANANTRAY JIVRAM PANDYA,	MR HD CHUDASAMA
3322	CA/4338/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PANDYA MANISH ANANTRAY,	RULE SERVED
3323	CA/4339/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DIPAKKUMAR ANANTRAY PANDYA,	RULE SERVED
3324	CA/4340/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VASANT NATHABHAI,	MR HD CHUDASAMA
3325	CA/4341/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GORDHAN PREMJIBHAI,	MR HD CHUDASAMA
3326	CA/4342/2019	19/02/2020	DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRAJIBHAI GOVABHAI,	MR HD CHUDASAMA
3327	CA/4343/2019	19/02/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ARJAN HIRABHAI,	MR HD CHUDASAMA
3328	CA/4347/2019	06/03/2020	JASHODABEN ALIAS RALIYATBEN WD/O NARANBHAI VEGAD,PRAVINBHAI NARANBHAI VEGAD,LAKHAMANBHAI NARANBHAI VEGAD,RAJUBHAI NARANBHAI VEGAD	MR JM BAROT	SHAKTISINH CHANDUBHA GOHIL,CHETANKUMAR GOVINDBHAI PANCHAL,IFFKO TOKIO GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,MS SUDHA C SHUKLA,MR H M SHAH
3329	CA/4348/2019	06/03/2020	REKHABEN WD/O MUNNABHAI ALIAS MUKESHBHAI BARAIYA,MINOR KALPESH MUNNABHAI ALIAS MUKESHBHAI LAVJIBHAI BARAIYA,MINOR BHAVDIP MUNNABHAI ALIAS MUKESHBHAI LAVJIBHAI BARAIYA,RAMUBEN LAVJIBHAI BARAIYA,LAVJIBHAI BHIMABHAI BARAIYA	MR JM BAROT	LH OF DECD JORUBHAI BACHUBHAI KAMALIYA MANISHABEN JORUBHAI BACHUBHAI KAMALIYA,CIRCLE MARINE PVT LTD,THE NEW INDIA INSURANCE COMPANY LIMITED	RULE SERVED,MR SANDIP C SHAH,MR. KULDEEP D VAIDYA
3330	CA/4349/2019	27/01/2020	EMPLOYEE STATE INSURANCE CORPORATION,	MS DIMPLE A THAKER	RAMANLAL G SHAH,	MR DIPAK R DAVE
3331	CA/4352/2019	11/03/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINH JETHABHAI BARIA,SABURBHAI DESINGBHAI MAVI,ARJUNBHAI MOHANBHAI SANGODIYA	UNSERVED EXPIRED (R),MR MOHSIN M HAKIM

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3332	CA/4354/2019	31/01/2020	MANISHKUMAR DHIRAJLAL GAJERA,KETANKUMAR DHIRAJLAL GAJERA,SHANTABEN W/O DHIRAJLAL GAJERA	MR MONAL S CHAGLANI	NIJAMBHAI UMARBHAI CHAUHAN,CHOLA M.S. GENERAL INSURANCE CO. LTD	RULE SERVED
3333	CA/4355/2019	31/01/2020	RAMESHBHAI CHHAGANBHAI SUVAGIYA,PRABHABEN W/O CHAGANBHAI SUVAGIYA	MR MONAL S CHAGLANI	BHOVANBHAI KESHUBHAI GADHIYA,RAJESHBHAI PREMJIBHAI RANOLIYA,THE NATIONAL INSURANCE CO. LTD	RULE SERVED,MR TEJAS P RAVAL
3334	CA/4356/2019	31/01/2020	ISHWARBHAI SHANABHAI MARWADI,	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	KUMAVAT NARAYAN JAGANNATH,SHRIRAM GENERAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,MR RATHIN P RAVAL
3335	CA/4357/2019	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	TRILOKSING RUPSING CHAUHAN,RAJMOTI BUILDERS, RAJUBHAI HAMIRBHAI SOLANKI(KARDIA),IBRAHIM JUMABHAI SIDA,ICICI LOMBARD GENERAL INSURANCE CO. LTD,HETALBEN DILIPBHAI PARMAR,MINOR BRIHAN DILIPBHAI PARMAR THRU HETALBEN DILIPBHAI PARMAR,HARDASBHAI LAKHAMANBHAI PARMAR,NATHIBEN HARDASBHAI PARMAR	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
3336	CA/4358/2019	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	TRILOKSING RUPSING CHAUHAN,RAJMOTI BUILDERS, RAJUBHAI HAMIRBHAI SOLANKI(KARDIA),IBRAHIM JUMABHAI SIDA,ICICI LOMBARD GENERAL INSURANCE CO. LTD,SMITABEN ARUNBHAI CHANDEGARA,HARDIKKUMAR ARUNBHAI CHANDEGARA,DHARMIKBHAI ARUNBHAI CHANDEGARA	RULE SERVED,MS KIRTI S PATHAK
3337	CA/4363/2019	23/01/2020	ANAND NELLA D/O DINESHBHAI DALPATRAM PARMAR W/O ASHOKKUMAR MAHENDRABHAI MAKWANA,	HARSH K RAVAL	ASHOKKUMAR MAHENDRABHAI MAKWANA,	RULE SERVED
3338	CA/4365/2019	29/01/2020	MOTIBHAI RAYJIBHAI PARMAR,BALVANTBHAI ISHVARBHAI PARMAR,RANJITBHAI ISHVARBHAI PARMAR,RANJANBEN D/O ISHVARBHAI PARMAR WD/O RAVJIBHAI JADAV,AMISHABEN RAVJIBHAI JADAV,KARANBHAI RAVJIBHAI JADAV,HARDIPKUMAR RAVJIBHAI JADAV	DECEASED LITIGANT,MR HARSHADRAY A DAVE	PRATAPBHAI BAKORBHAI PARMAR,ARJUNBHAI BAKORBHAI PARMAR,CHAMPABEN BAKORBHAI PARMAR,KANTABEN GORDHANBHAI PARMAR,KAILASHBEN THAKOREBHAI PARMAR,SPECIAL LAND ACQUISITION OFFICER,SHANTABEN RAYJIBHAI PARMAR	RULE SERVED BY DS,MR ASHISH H SHAH
3339	CA/4367/2019	15/01/2020	RAJESH JETHALAL THAKKAR,JAYDEEP RAJESH THAKKAR	MR VL THAKKAR	HARSH VIMAL SHAH,	RULE UNSERVED
3340	CA/4369/2019	21/01/2020	CARGILL INDIA PRIVATE LIMITED,	AMRITA A PATEL	K J KALASARIYA,ABHISHEK AGRAWAL,GHULAMABBAS YUSUFALI SUNDRANI(RETAILER),SHAILESH LALJIBHAI TANNA(SUPPLIERS NOMINEE),SHRI JAWAHARLAL AND SONS(SUPPLIER FIRM)	NOTICE SERVED
3341	CA/4371/2019	29/01/2020	LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	HEIRS OF SOMABHAI GENDALBHAI,LALABHAI SOMABHAI MALIWAD	RULE NOT RECD BACK,MR VIJAY N RAVAL
3342	CA/4373/2019	09/03/2020	UNITED INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	RAVINDRASINH DHIRAJSINH BARIA,KARISHMABEN RAVINDRASINH BARIA,MINOR RIDDHIBEN RAVINDRASINH BARIA,FIROZKHAN GAFURKHAN PATHAN,DINESHBHAI VAGHABHAI PATEL	RULE SERVED,(CHETANKUMAR K SHAH)
3343	CA/4374/2019	20/01/2020	BHARATSINH PRAVINSINH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,THE LEARNED PRESIDING OFFICER	NOTICE SERVED
3344	CA/4375/2019	20/01/2020	DECEASED ARJANBHAI BHIMABHAI DABHI THROUGH HEIRS,DABHI NARMADABEN,DABHI UMESH,MANJUBEN RAMJIBHAI,JYOSTNABEN JAGDISH MAKWANA,DABHI PRAHLADBHAI	,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,THE LEARNED PRESIDING OFFICER	NOTICE SERVED
3345	CA/4380/2019	19/12/2019	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	VINABEN WD/O JITENDRA HARWANI,PRATIKBHAI JITENDRA HARWANI,BHAGVATIBEN PARMANAND HARWANI,BABUKHAN NASIRKHAN PATHAN,HAKUMUDDIN PARAWALA,MAHEBUB ABDULMAJID PATEL	,MR.HIREN M MODI

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3346	CA/4382/2019	04/02/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	KIRANBEN HARSHADBHAI VITTHALBHAI PARMAR,DHRUV HARSHADBHAI VITTHALBHAI PARMAR,VITTHALBHAI BHIKHABHAI PARMAR,JYOTSNABEN VITTHALBHAI PARMAR,SOLANKI JAYESHKUMAR KESHAVLAL	RULE SERVED,RULE UNSERVED
3347	CA/4384/2019	04/03/2020	SURESH HARIBHAI HARSORA,VANITABEN SURESHBHAI HARSORA,NISHA SURESHBHAI HARSORA,PAYAL SURESHBHAI HARSORA	MR PRATIK Y JASANI	PRABHUDAS GORDHANBHAI HARVARA,ORIENTAL INSURANCE CO. LTD	RULE SERVED
3348	CA/4385/2019	10/02/2020	POONAMBEN ASHWINBHAI AGRAWAT,JAY ASHWINBHAI AGRAWAT,SHIVANI ASHWINBHAI AGRAWAT	MR PRATIK Y JASANI	SATTARBHAI SULEMANBHAI SAMA,DINESH JESANGBHAI CHAUHAN,ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD	RULE SERVED,MR NIRAJ J SHARMA,MR BHAVIN H ANADKAT
3349	CA/4386/2019	22/01/2020	KIRITBHAI JAYKRISHNA THAKKAR,	(MR NIKHIL S KARIEL)	M/S SANDIPKUMAR BHIKHABHAI PATEL AND CO.,RAMESHBHAI MANIBHAI PATEL,CHANDRAKANT MANIBHAI PATEL,MRUDULABEN BHIKHUBHAI PATEL,BHIKHUBHAI NARANBHAI PATEL	RULE SERVED,NANAVATI & NANAVATI
3350	CA/4387/2019	09/01/2020	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHAMADALI IBRAHIMBHAI KARUD ALIAS HURAL,GAGIBEN PANCHABHAI SAGARKA,SONALBEN ARJANBHAI SAGARKA,MINOR KHUSHBU ARJANBHAI SAGARKA,MINOR NEHAL ARJANBHAI SAGARKA	RULE SERVED BY DS,NISHIT A BHALODI
3351	CA/4388/2019	09/01/2020	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHAMADALI IBRAHIMBHAI KARUD ALIAS HURAL,GAGIBEN PANCHABHAI SAGARKA,LAKSHMIBEN GOPALBHAI SAGARKA,MINOR HITENDRA GOPALBHAI SAGARKA,MINOR HIRALBEN GOPALBHAI SAGARKA	RULE SERVED BY DS,NISHIT A BHALODI
3352	CA/4389/2019	09/03/2020	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	AMRUTBHAI BHIKHABHAI VATLIYA,JAGDISHBHAI PRAVINBHAI GANDHI,ROYAL SUNDARAM ALLIANCE INS CO. LTD,GITABEN ALIAS VASANTBEN PANKAJBHAI PARMAR,MINOR AAKASH PANKAJBHAI PARMAR,MINOR SHAILESHBHAI PANKAJBHAI PARMAR,GOVINDBHAI ARJANBHAI PARMAR,GANGABEN GOVINDBHAI PARMAR	RULE SERVED,RULE SERVED BY DS,BHARATKUMAR K VIZODA,MR AMRITLAL N VINZODA
3353	CA/4390/2019	03/03/2020	RUSHABH KAMLESHKUMAR MEHTA,	MR SAURIN A MEHTA	LOPA W/O RUSHABH KAMLESHKUMAR MEHTA AND D/O MAHESHBHAI SHAH,	(MR RM PARMAR)
3354	CA/4391/2019	04/02/2020	SHAILESHBHAI DHIRUBHAI AJMERA (SHAH),	MS AMRITA AJMERA	BATUKBHAI JASRAJBHAI VEGAD,IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED
3355	CA/4404/2019	18/12/2019	PREMJIBHAI HARIBHAI PATEL,ANITABEN LALLUBHAI PATEL,SAURABH PREMJIBHAI PATEL,DAHIBEN NARANBHAI PATEL,BABIBEN BULAKHIDAS PATEL	MR CHINMAY M GANDHI	RAMESHBHAI MAFATBHAI PATEL,BHAVNABEN MAFATBHAI PATEL	MS SEJAL K MANDAVIA
3356	CA/4405/2019	04/03/2020	REVABEN CHHITUBHAI CHAUDHARY,CHHOTUBHAI THAKORBHAI CHAUDHRY	MR LIYAKAT I MEHTA	DIPAKBHAI KAMCHIBAHI CHAUDHARY,	MR NIKUNT K RAVAL,VIDIT S SHARMA
3357	CA/4407/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICALS INDUSTRIES LTD.,	MR B S SOPARKAR
3358	CA/4409/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH
3359	CA/4410/2019	10/02/2020	THE PRINCIPAL COMMMISSSIONER OF INCOME TAX, VADODARA-I,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH
3360	CA/4411/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH
3361	CA/4412/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH
3362	CA/4413/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH
3363	CA/4414/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH
3364	CA/4415/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT URJA VIKAS NIGAM LTD.,	RULE SERVED,MR MANISH J SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3365	CA/4418/2019	17/01/2020	JYOTIBEN WD/O LALITBHAI VITTHALBHAI PATEL,MINOR SHARAD LALITBHAI PATEL,SAVITABEN VITTHALBHAI PATEL	(MR PARESH M DARJI)	DEPUTY ENGINEER,MADHYA GUJARAT VIJ COMPANY LIMITED	RULE SERVED
3366	CA/4419/2019	26/02/2020	GHANSHYAMBHAI KANJIBHAI PATEL,	MR VISHAL C MEHTA	RAJENDRASINH C VAGHELA,UNITED INDIA INSURANCE CO LTD	RULE UNSERVED,MR PALAK H THAKKAR
3367	CA/4420/2019	17/01/2020	PRASHANT YASHVANTBHAI PANCHAL,	ANIL H PATEL	MANOJKUMAR VINODCHANDRA SHAH,	NILAY H PATEL,MS HIRVA K PATEL
3368	CA/4422/2019	19/12/2019	GIRIRAJSINH LALUBHA GOHIL,KISHORESINH SATUBHA PARMAR,BHUPENDRAKUMAR JINABHAI GOLTER,RAJESHKUMAR KHODUBHAI CHAVDA,MANSUKHBHAI RAJABHAI RAJPARA,NARAYANBHAI DHANRAJBHAI BATI	MR. VIPUL B SUNDESHA,MR. NISHIT P GANDHI	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,SECRETARY,SARFARAJKHAN GULABKHAN PATHAN,GAJENDRAKUMAR MAGANBHAI RATHOD,ANAVARKHAN PRIAKHAN PATHAN,HASHAMUKHBHAI MAGANBHAI PATEL,VASUDEV PUNDLIKAV PUNDALIK,BHAVINBHAI MULAJIBHAI RATHOD,HARPALSINH HARADEVSINH JADEJA,MEHULSINH HARADEV JEDEJA,MAHMADKHAN HIYATKHAN DHASURA,MUNIRMOHMAD YUSUFMINYA SHAIKH,NILESHKUMAR NATAVARLAL GOHIL,JAVEDKHAN AKHTARKHAN PATHAN,AJAYKUMAR JABBARMAL SWAMY,SOHANSINH HARISINH BAROT,SANDIP DINAR KADAM,JASJAVANTKUMAR KARASHANBHAI PARMAR,DHIRAJKUMAR LAXAMANBHAI PARMAR,NARESHBHAI NARANBHAI PATIL,RANACHODBHAI BHAGAVANBHAI TELE,VIJAYBHAI RADHESHYAM MISHRA,TULASHISINH MOHANSINH CHAUHAN,DIPAKKUMAR DHABUBHAI GHAMANDE	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3369	CA/4423/2019	05/02/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KUTCHH DISTRICT RURAL DEVELOPMENT AGENCY,DIPTIBEN KIRANBHAI MEHTA,PRAPTI KIRANBHAI MEHTA,UNNATI KIRANBHAI MEHTA	RULE SERVED
3370	CA/4424/2019	05/02/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KUTCHH DISTRICT RURAL DEVELOPMENT AGENCY,BHAGYESHBHAI JAYESHBHAI DOSHI,NIKHIL JAYESHBHAI DOSHI	RULE SERVED
3371	CA/4425/2019	05/02/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KUTCHH DISTRICT RURAL DEVELOPMENT AGENCY,BHAGYESHBHAI JAYESHBHAI DOSHI,NIKHIL JAYESHBHAI DOSHI	RULE SERVED
3372	CA/4426/2019	05/02/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	KUTCHH DISTRICT RURAL DEVELOPMENT AGENCY,LILABEN MOHANBHAI CHAVDA,SHITAL MOHANBHAI CHAVDA,VIJAY MOHANBHAI CHAVDA	RULE SERVED
3373	CA/4429/2019	21/01/2020	SONALBEN D/O DILIPBHAI VINODBHAI PARMAR AND W/O RAJESHBHAI SOMABHAI PARMAR,	MS DIMPLE A THAKER	RAJESHBHAI SOMABHAI PARMAR,	RULE SERVED BY DS
3374	CA/4436/2019	19/12/2019	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	BHANUBHAI SARTANBHAI RABARI,	
3375	CA/4441/2019	31/01/2020	LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KALUBHAI BAPUDABHAI MALIWAD,	RULE SERVED
3376	CA/4442/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT GREEN REVOLUTION CO. LTD.,	RULE SERVED
3377	CA/4443/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT GREEN REVOLUTION CO. LTD.,	RULE SERVED
3378	CA/4444/2019	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAT GREEN REVOLUTION CO. LTD.,	RULE SERVED
3379	CA/4445/2019	19/12/2019	HEIRS OF DECD DHANJIBHAI GOPALBHAI,MUKTABEN DHANJIBHAI,KHODABHAI DHANJIBHAI,PARVATIBEN DHANJIBHAI,BHARATBHAI DHANJIBHAI,VALJIBHAI GOPALBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	

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3380	CA/4446/2019	19/12/2019	LAXMIBEN JERAMBHAI(WIDOW),VASANTBEN JERAMBHAI,KANTIBHAI JERAMBHAI,GITABEN JERAMBHAI,NARESHBHAI JERAMBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3381	CA/4447/2019	19/12/2019	HEIRS OF DECD DHANJIBHAI GOPALBHAI,VALJIBHAI GOPALBHAI,MUKTABEN DHANJIBHAI,KHODABHAI DHANJIBHAI,PARVATIBEN DHANJIBHAI,BHARATBHAI DHANJIBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3382	CA/4448/2019	19/12/2019	HEIRS OF DECD HARGOVINDBHAI VAJESHANKER,ASHOKBHAI HARGOVINDBHAI,JAMNADAS HARGOVINDBHAI	MR SANJAY M AMIN,MR KARTIK V DHADHAL	SECOND ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	
3383	CA/4449/2019	12/03/2020	PANCHUBEN DHAMABHAI MER (DELETED),MERABHAI DHAMABHAI MER	MS AMRITA AJMERA	HAKABHAI ALIAS NAVDHANBHAI ALIAS BABU S/O GOVINDBHAI JIVABHAI CHU. KOLI,GHANSHYAMBHAI HEMUBHAI CHAUHAN,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED
3384	CA/4451/2019	31/01/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED BHARUCH,	MR VIBHUTI NANAVATI	SHAHIDHUSEN MAQBULHUSEN SAIYED,SARFARAZ BEGAM MAQBULHUSEN SAIYED,GANGABEN BHARMALBHAI VASAVA(DIED) LALITABEN BHARMALBHAI VASAVA LEGAL HEIR	RULE SERVED
3385	CA/4452/2019	19/12/2019	BHABHLUBHAI KALUBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3386	CA/4453/2019	31/01/2020	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	REKHABEN CHANDRAKANT POPALIA,MINOR HARSH CHANDRAKANT POPALIA,MINOR AKSHAR CHANDRAKANT POPALIA,RUDABHAI GOVABHAI POPALIA,DUDHIBEN RUDABHAI POPALIA,PRAVINBHAI SAMATBHAI KOLI,SAMATBHAI AMBABHAI DHORIA	RULE SERVED
3387	CA/4454/2019	03/02/2020	NATIONAL INSURANCE COMPANY LIMITED SURENDRANAGAR,	MR VIBHUTI NANAVATI	JIGNESHBHAI SHASHIKANTBHAI SHAH,VIJAYBHAI SHASHIKANTBHAI SHAH	RULE SERVED
3388	CA/4455/2019	19/12/2019	DIPUBHAI DADUBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3389	CA/4456/2019	19/12/2019	PRATAPBHAI DADABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3390	CA/4457/2019	19/12/2019	PRATAPBHAI DADABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3391	CA/4458/2019	19/12/2019	ANAKBHAI KAPURBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3392	CA/4459/2019	19/12/2019	LABHUBEN RANCHHODBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3393	CA/4460/2019	19/12/2019	HASNRAJBHAI MOHANBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3394	CA/4461/2019	19/12/2019	AAPABHAI DOSABHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3395	CA/4462/2019	19/12/2019	MITHABHAI KALYANBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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3396	CA/4463/2019	19/12/2019	BADRUBHAI HANUBHAI VALA,	MR NITIN M AMIN,MR SANJAY M AMIN	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3397	CA/4464/2019	31/01/2020	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	GITABEN ANILBHAI CHAUHAN,TRUSHAL ANILBHAI CHAUHAN,DHARABEN ANILBHAI CHAUHAN,NIKUL ANILBHAI CHAUHAN,SOMABHAI BHANJIBHAI CHAUHAN,JAYABEN SOMABHAI CHAUHAN,PRAVINBHAI SAMATBHAI KOLI,SAMATBHAI AMBABHAI DHORIA	RULE NOT RECD BACK,RULE SERVED
3398	CA/4465/2019	12/03/2020	JINKALBEN @ SWEETU SHAMBHUBHAI PATEL,	(MR PARESH M DARJI)	SURESHBHAI,SAJAHANAD TRAVELS,ORIENTAL INSURANCE CO LTD,MANABHAI L. AHIR,MOHANBHAI VELJIBHAI AHIR,NEW INDIA ASSURANCE CO LTD,GAURANG @ KISHAN RAKESHKUMAR,NATWARBHAI CHHOTABHAI PATEL,SAVITABEN NATWARBHAI PATEL,HEMENDRIBEN NATWARBHAI PATEL	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
3399	CA/4466/2019	31/01/2020	RATANBHAI VALIYABHAI RATHWA,GAMIRABEN RATANBHAI RATHWA	(CHETANKUMAR K SHAH)	ANANT SAILENDRA RATHOR,ANKIT DEVANG TRIVEDI,NATIONAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED
3400	CA/4468/2019	05/03/2020	ICICI LOMBARD GENERAL INSURANCE,	MR SUNIL B PARIKH	KAVITABEN WD/O GULABBHAI NANABHAI TAVIYAD,JITENDRAKUMAR GULABBHAI TAVIYAD,MAMTABEN GULABBHAI TAVIYAD,MINOR JAYDIP GULABBHAI TAVIYAD,AMBABEN NANABHAI TAVIYAD,PRAVINSINH TAPUBHA SAVRAIYA,DHARMENDRASINH VAJUBHA GOHIL	RULE SERVED,RULE UNSERVED,(CHETANKUMAR K SHAH)
3401	CA/4469/2019	06/03/2020	KALPESHKUMAR BABULAL MAKWANA (JAKHANIA),	MR.HARDIK B SHAH	RAJAL KALPESHKUMAR MAKWANA D/O LALITBHAI PARMAR,	RULE SERVED
3402	CA/4479/2019	20/12/2019	THE ORIENTAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	ILABEN NAVINBHAI PATEL,PUNIT NAVINBHAI PATEL,TAVIJKHAN FARIDKHAN PATHAN,TALIB G. SHEKH	,(MR PARESH M DARJI)
3403	CA/4480/2019	19/02/2020	SHERBANU HARUN JUNEJA,JAHID HARUN JUNEJA SON,SHAHIDA HARUN JUNEJA DAUGHTER,SABANA HARUN JUNEJA DAUGHTER,ABDUL ALIAS ABDULLA AAMAD JUNEJA FATHER	MR. HEMAL SHAH	NITIN PRAGJIBHAI RACHCHH,THE NEW INDIA ASSURANCE CO. LTD,YAKUM ABDULLA JUNEJA	RULE SERVED
3404	CA/4481/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	SECRETARY, JIVANJYOT KAAMDAR SANGH,	MR.KRUTARTH K PANDYA
3405	CA/4482/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	SECRETARY, JIVANJYOT KAAMDAR SANGH,	MR.KRUTARTH K PANDYA
3406	CA/4483/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	SECRETARY, GARVI GUJARAT GENERAL KAMDAR MANDAL,	MR.KRUTARTH K PANDYA
3407	CA/4484/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	AMAR GUJARAT SHRAMJIVI SANGH,	MR.KRUTARTH K PANDYA
3408	CA/4485/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	JIVANJYOT KAAMDAR SANGH,	MR.KRUTARTH K PANDYA
3409	CA/4486/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	THE SECRETARY, AMAR GUJARAT SHRAMJIVI SANGH,	MR.KRUTARTH K PANDYA
3410	CA/4487/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	AMAR GUJARAT SHRAMJIVI SANGH,	MR.KRUTARTH K PANDYA
3411	CA/4488/2019	23/12/2019	MANGROL NAGARPALIKA,	MR MURALI N DEVNANI	JIVANJYOT KAAMDAR SANGH,	MR.KRUTARTH K PANDYA
3412	CA/4489/2019	12/03/2020	SONALBEN ASHOKBHAI SINOJIYA L.H. OF ASHOKBHAI MADHAVJIBHAI SINOJIYA,DHARABEN ASHOKBHAI SINOJIYA L.H. OF ASHOKBHAI MADHAVJIBHAI,MINOR DHARMIK ASHOKBHAI SINOJIYA L.H. OF ASHOKBHAI MADHAVJIBHAI	MS JK HINGORANI	SAMBHAJIT RAMIMADHAVAN SHAH,CHIRAG TRANSPORT COMPANY,RELIANCE GENERAL INSURANCE CO. LTD.,	RULE NOT RECD BACK,MR RATHIN P RAVAL
3413	CA/4490/2019	06/03/2020	THAKOR MADHUBEN WD/O SURESHJI BABUJI,MINOR THAKOR SUHANI SURESHJI THRU GUARDIAN AND NEXT FRIEND THAKOR MADHUBEN WD/O SURESHJI BABUJI,THAKOR BABUJI VARVAJI,THAKOR CHATURBEN BABUJI	MR AV PRAJAPATI	ASHOKBHAI HARIBHAI RAMI,NEW INDIA INSURANCE COMPANY LTD	RULE SERVED,MR SUNIL B PARIKH

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3414	CA/4492/2019	05/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	THAKOR RUKHIBEN WD/O JITESHKUMAR,THAKOR PAYALBEN JITESHKUMAR ALIAS JITUJI PRADHANJI,THAKOR PINKALBEN JITESHKUMAR ALIAS JITUJI PRADHANJI,THAKOR PRIYANKABEN JITESHKUMAR ALIAS JITUJI PRADHANJI,THAKOR PIYUSH JITESHKUMAR ALIAS JITUJI PRADHANJI,THAKOR DADAMBEN WD/O PRADHANJI KUNVARJI,PRABHUBHAI ISHVARBHAI RAVAL	RULE SERVED
3415	CA/4493/2019	14/02/2020	SHANTIBHAI ANGARBHAI CHARPOT,	NISHIT A BHALODI	DINESHBHAI DANABHAI CHARELA,VALSINGBHAI LALJIBHAI CHARPOT,JAYDEEPSINH H CHARPOT,NEW INDIA INSURANCE CO LTD	RULE NOT RECD BACK,MR PALAK H THAKKAR
3416	CA/4494/2019	19/02/2020	ALIMAD VAJIR SALEMA SINCE DECD THROUGH LH,MARIYAMBEN ALIMAMAD,AMTULABEN ALIMAMAD	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3417	CA/4495/2019	19/02/2020	ISMAIL SHARIF,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3418	CA/4496/2019	19/02/2020	CHAMAR BHIKHABHAI RAMABHAI ALIAS PARAMAR BHIKHABHAI RAMABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3419	CA/4497/2019	19/02/2020	KHALIDBHAI RAHIMBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3420	CA/4498/2019	19/02/2020	YASINBHAI IBRAHIM,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3421	CA/4501/2019	07/01/2020	PATEL BHIKHABHAI KARAMSHIBHAI SINCE DECD THROUGH HEIRS,PATEL NATHIBEN BHIKHABHAI(DECEASED),LEGA HEIRS OF DECEASED PATEL RAMABHAI BHIKHABHAI,PATEL KANKUBEN BHIKHABHAI,PATEL MANIBEN BHIKHABHAI,PATEL DEVSHIBHAI BHIKHABHAI,PATEL PANABEN BHIKHABHAI,PATEL DHARMIBEN RAMABHAI,PATEL KHANABHAI RAMABHAI,PATEL VELABHAI RAMABHAI	MR AV PRAJAPATI,MR MAHESH P PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3422	CA/4502/2019	07/01/2020	PATEL DAJABHAI NAGABHAI SINCE DECD THROUGH HEIRS,PATEL DEMABEN DAJABHAI(DECEASED),PATEL VASHRAMBHAI DAJABHAI,PATEL SHANTABEN DAJABHAI	MR AV PRAJAPATI,MR MAHESH P PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3423	CA/4503/2019	12/03/2020	KIRIT JAYANTILAL SHAH,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O. MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANABEN D/O. MAHENDRAKUMAR CHHOTALA GHARIWALA AND W/O KALPESHKUMAR GOTAWAL,BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA	,MR SP MAJMUDAR,MR VEDANT D GAIKWAD

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3424	CA/4504/2019	12/03/2020	PRAVINKUMAR KANTILAL MODH , PROPRIETOR OF SHRINATHJI TEXTILES,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA SINCE DECD,BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANBEN D/O MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	
3425	CA/4505/2019	12/03/2020	MINALBEN VIMALKUMAR SHAH , PROPRIETOR OF SHREE PARAS TRADERS,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O. MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANABEN D/O. MAHENDRAKUMAR CHHOTALA GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	
3426	CA/4506/2019	12/03/2020	PRAKASHKUMAR AMRUTLAL PATEL,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O. MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANABEN D/O. MAHENDRAKUMAR CHHOTALA GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	

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3427	CA/4507/2019	12/03/2020	DHARAM CHAND NAHATA, PROPRIETOR OF M/S. OSCAR PRINTORIUM,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANBEN D/O MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	
3428	CA/4508/2019	12/03/2020	MOHANLAL PRABHUDAS PATEL,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANBEN D/O MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	
3429	CA/4509/2019	12/03/2020	MAGAN MOHAN PATEL,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O. MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANABEN D/O. MAHENDRAKUMAR CHHOTALA GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	

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3430	CA/4510/2019	12/03/2020	THE AMRITSAR TRANSPORT COMPANY PVT. LTD. NOW AS ATC LOGISTICAL SOLUTIONS (P) LTD.,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O. MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANABEN D/O. MAHENDRAKUMAR CHHOTALA GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	
3431	CA/4511/2019	12/03/2020	RESHAMDEVI KAMAL SINGH KUNDALIA,	MR ISHAN MIHIR PATEL	DAWOODI VOHRA KABRASTAN TRUSTS SOLE TRUSTEE, HIS HOLINESS SAIYADANA MUKDAN SAIFUDDIN,ZUZER SHEIKH MOHSINBAHI HAJURI,MULLA BADRUDDIN AHEMEDBHAI BESWALA , SECRETARY OF DAWOODI VOHRA KABRASTAN TRUST,RAMESHCHANDRA CHHOTALAL GHARIWALA,MAHENDRA CHHOTALAL GHARIWALA (SINCE DECD.),BHARATKUMAR DHANSUKHLAL GHARIWALA,RAJESHKUMAR DHANSUKHLAL GHARIWALA,CHANDRIKABEN MAHENDRAKUMAR GHARIWALA,SHITALBEN D/O. MAHENDRAKUMAR CHHOTALAL GHARIWALA AND W/O JIGNESH KUMAR VAKAHRIYA,VANDANABEN D/O. MAHENDRAKUMAR CHHOTALA GHARIWALA AND W/O KALPESHKUMAR GOTAWAL	
3432	CA/4512/2019	10/02/2020	VISHAL AMRISHKUMAR DAVE,TEJAS ATULBHAI DAVE,CHINTAN BHASKARBHAI DAVE,BHAVESH BHARATBHAI DAVE,VIDHYUTKUMAR VISHNUPRASAD DAVE,KAMLESHBHAI NANDANVAN DAVE(PASSED AWAY)	MR GAURAV K MEHTA	KOTESHWAR MAHADEV TRUST,BHARATBHAI BANSILAL DAVE,BHARATBHAI JAYANTILAL DAVE,DEVENDRABHAI CHIMANLAL DAVE,CHITRANGAD PRAMODRAO DAVE(PASSED DAVE)	RULE NOT RECD BACK,SERVED BY RPAD (R)
3433	CA/4515/2019	10/02/2020	GENERAL MANAGER ONGC,	MR RITURAJ M MEENA	MANJULABEN RAMANLAL PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,RULE UNSERVED
3434	CA/4516/2019	10/02/2020	GENERAL MANAGER ONGC,	MR RITURAJ M MEENA	THAKOR KALAJI CHATURJI RANCHHODJI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
3435	CA/4517/2019	18/02/2020	IRFAN IQBAL KHEDARA,	MR. HEMAL SHAH	SAMIRBHAI YOGESHBHAI SOLANKI,NAYNABEN PANKAJBHAI DAVDA,RELIANCE GENERAL INSURANCE CO LTD	RULE SERVED,RULE UNSERVED,MR CHIRAYU A MEHTA
3436	CA/4519/2019	05/02/2020	THE ORIENTAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RAMILABEN WD/O DECD PRAVINBHAI RATHVA,MINOR KISHAN ARVIN PRAVINBHAI RATHVA,NURIBEN CHHAGANBHAI RATHVA,BHARATBHAI MAHAVIRBHAI SHAH,ARVINDBHAI CHHAGANBHAI RATHVA	RULE SERVED
3437	CA/4526/2019	03/03/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ANDABHAI PARBATBHAI,PATEL TEJABHAI REVABHAI	RULE SERVED

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3438	CA/4527/2019	03/03/2020	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAUDHARI RAMABEN DHANABHAI,CHAUDHARI BHANIBEN DHANABHAI,CHAUDHARI BHAGVANBHAI DHANABHAI,CHAUDHARI JESANGBHAI DHANABHAI,CHAUDHARI VAGHABHAI DHANABHAI,CHAUDHARI PETHABHAI DHANABHAI,CHAUDHARI RAMJIBHAI DHANABHAI,CHAUDHARI NANJIBHAI DHANABHAI,CHAUDHARI HIRABEN VELABHAI,CHAUDHARI REKHABEN VELABHAI,CHAUDHARI BHARATBHAI VELABHAI,CHAUDHARI PRAKASHBHAI VELABHAI	RULE SERVED,UNSERVED EXPIRED (R)
3439	CA/4529/2019	10/02/2020	GUJARAT STATE FINANCIAL CORPORATION,	MR. S. M. GOHIL	EXPORT IMPORT BANK OF INDIA,EXPORT IMPORT BANK OF INDIA,THE BRANCH MANAGER ,BANK OF BARODA,M/S UNIQUE DEHYDRATE LIMITED,JIAN IRRIGATION SYSTEMS LIMITED	
3440	CA/4531/2019	10/02/2020	JIGARKUMAR PRAVINBHAI DESAI,	MR H M SHAH	AVDESH BHURISINH YADAV,MOHAMAD HOHBBAT TALIB JUMMAKHAN,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	SERVED BY AFFIX. (R),RULE UNSERVED,MS KIRTI S PATHAK
3441	CA/4533/2019	19/02/2020	KALUBHAI RAGHAVBHAI KAKADIYA,LILABEN KALUBHAI KAKADIYA	MR.HIREN M MODI	NARESHBHAI RUMABHAI VASAVA,MANJULABEN NARENDRABHAI NAYAK,NEW INDIA ASSURANCE CO LTD	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
3442	CA/4568/2019	06/02/2020	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	SOLANKI MOHANBHAI SHANKARBHAI,HANIFBHAI MUSABHAI MANSURI,PRAVINBHAI KANTIBHAI SOLANKI	RULE NOT RECD BACK,RULE SERVED
3443	CA/4631/2019	22/01/2020	GUJARAT MEDICAL EDUCATION AND RESEARCH SOCIETY (GMERS), MEDICAL COLLEGE,G.M.E.R.S. CIVIL HOSPITAL	MR DHAWAN M JAYSWAL	MAHENDRA JAGJIVANDAS SURTI,GUJARAT MAZDOOR SABHA,VISHWA ENTERPRISE,ADDITIONAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT	,MR AMRESH N PATEL,HARSH K RAVAL
3444	CA/4632/2019	27/12/2019	STATE OF GUJARAT,THE HON'BLE COMMISSIONER OF HIGHER EDUCATION,THE DIRECTOR , PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	NIRANJANBHAI JAYNATILAL PATHAK,BHAVNAGAR UNIVERSITY,SHYAMALDAS ARTS COLLEGE,GUJARAT EDUCATIONAL, INSTITUTIONAL SERVICES TRIBUNAL, AHMEDABAD	
3445	CA/4635/2019	17/02/2020	SHUKLA VIJAYKUMAR BHAGWATIPRASAD,	MR CHINTAN V ACHARYA	STATE OF GUJARAT,SIDDHPUR MUNICIPALITY,EXECUTIVE ENGINNER	,RULE SERVED,RC JANI & ASSOCIATE
3446	CA/4636/2019	10/01/2020	RABARI DASHRATHBHAI JIVABHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINNER	
3447	CA/4637/2019	10/01/2020	RABARI BALDEV JIVANBHAI,	MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINNER	
3448	CA/4640/2019	26/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MATHURBHAI GOVINDBHAI,	MR AV PRAJAPATI
3449	CA/4641/2019	26/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DAHYABHAI VANABHAI,	MR AV PRAJAPATI
3450	CA/4642/2019	19/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL MATHURBHAI JOITARAM PATEL KACHRABHAI JOITARAM,PATEL NATHABHAI KACHARABHAI,PATEL KACHRABHAI JOITARAM	RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R)
3451	CA/4643/2019	19/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF DECEASED PATEL REVABHAI RAMABHAI,PATEL BHAKTIBHAI REVABHAI	RULE NOT RECD BACK,RULE SERVED
3452	CA/4644/2019	19/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KALPNABEN ISHWARBHAI,	RULE SERVED
3453	CA/4645/2019	04/03/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATHAN ALAMKHAN YASINKHAN,	RULE NOT RECD BACK
3454	CA/4646/2019	04/03/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTBHAI NATHABHAI,	MR AV PRAJAPATI
3455	CA/4647/2019	04/03/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI RANCHHODDAS,	MR AV PRAJAPATI
3456	CA/4648/2019	04/03/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATHAN USUFKHAN KALEKHAN,	MR AV PRAJAPATI
3457	CA/4658/2019	18/02/2020	MUKESH SHANTILAL SHAH,	MR.KARNA H DHOMSE	VIJAY H KESHVANI,HEIR OF RAMCHANDRA H. KESHVANI PRAKASHCHANDRA RAMCHANDRA KESHVANI,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED

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3458	CA/4660/2019	29/01/2020	RAJENDRASINH DALPATSINH VIRPURA,DHANAKUVARBA W/O RAJENDRASINH VIRPURA	MR.HIREN M MODI	JAKIRHUSAIN SALIMBHAI MANSURI,PRAVINSINH UMEDSINH CHAUHAN,UNITED INDIA INAUSRANC COMPANY LTD	RULE NOT RECD BACK,RULE SERVED
3459	CA/4661/2019	05/03/2020	SAKARBEN VRAJLAL BHANDERI,RAMILABEN BHIKHUBHAI BHANDERI,KINJALBEN BHIKHUBHAI BHANDERI,URMISH BHIKHUBHAI BHANDERI	MR.HIREN M MODI	BHAGUBHAI NAGBHAI KHACHAR,DHARMISHTABEN BHARATBHAI KALOLA,THE NEW INDIA ASSU. CO. LTD.	RULE UNSERVED,MR SANDIP C SHAH
3460	CA/4663/2019	11/02/2020	AAJAMMIYA RASULMIYA MALEK,	MR ANKIT SHAH	SOMABHAI RANCHHODBHAI PARMAR,VALLABH CORPORATION THROUGH PROP DINESHBHAI VALJIBHAI PATEL,THE NEW INDIA ASSURANCE CO. LTD,SUBHASHKUMAR KANAIYALAL VYAS,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,DIPAKKUMAR D PRAJAPATI
3461	CA/4664/2019	11/02/2020	BALBHA ALIAS BALSANGJI PUNAJI ZALA,	MR ANKIT SHAH	THAKOR JESANGJI BABUJI,CHIEF OFFICER SHRI,CHOLA MANDALAM GENERAL INS. CO. LTD.	NOTICE SERVED
3462	CA/4666/2019	05/03/2020	KETANBHAI NATUBHAI PANCHAL,	MR TANMAY B KARIA	KHUSHBU W/O KETANBHAI PANCHAL AND D/O PRAVINBHAI PARSHOTTAMDAS PANCHAL,	MR PRAVIN P PANCHAL
3463	CA/4667/2019	12/02/2020	MOHANLAL JADAVJI KOTIYA,NARMADABEN MOHANLAL KOTIYA	MS JK HINGORANI	GOPALBHAI BHIKHUBHAI HODAR,NARSIBHAI BABUBHAI MASANI,THE HDFC ERGO GENERAL INSURANCE CO. LTD	MR RATHIN P RAVAL,MR MANOJ D GOURANI
3464	CA/4679/2019	24/12/2019	SHRI SANJAY HEMANTBHAI PANDIT,	MR BHUSHAN B OZA	ARJUNBHAI GHANSHYAMBHAI KHATARIYA,STATE OF GUJARAT,SUPERINTENDENT OF POLICE , JUNAGADH,JAILOR , SUB JAIL,SHRI ANIRUDDHSINH MAHIPATSINH JADEJA	
3465	CA/4694/2019	14/02/2020	MEGHABHAI HIRABHAI GANGAL,	MR JAYANT P BHATT,MR JEET J BHATT	MANDANBHAI KARSHANBHAI CHAVADA,JAYRAMBHAI SHAMABHAI KOLI,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED
3466	CA/4696/2019	06/03/2020	THE ORIENTAL INSURANCE COMPANY LIMITED,	MS KARUNA V RAHEVAR	CHETANBHAI SOMABHAI CHAUDHARI,NILESHBHAI BABUBHAI PATEL,YOGENDRAKUMAR BABUBHAI PATEL	RULE SERVED,UNSERVED EXPIRED (R),MR.HIREN M MODI
3467	CA/4698/2019	27/12/2019	NIRMALSINH DASHARATHSINH JHALA,	MR PINAKIN M RAVAL	NEHA NIRMALSINH JHALA D/O JITENDRASINH ABHEYASINH DARBAR,	
3468	CA/4705/2019	06/01/2020	GADHIYA RANJITSING CHEHARSING,GADHIYA MANJULABEN CHEHARSING,GADHIYA RAMANSING CHEHARSING,GADHIYA JASVANTSING CHEHARSING,GADHIYA SHARDABEN CHEHARSING	MR JM BAROT	SPECIAL LAND ACQUISTION AND REHABILITATION OFFICER,	
3469	CA/4706/2019	06/01/2020	SUTHAR PURSHOTTAMBHAI KALIDAS,	MR JM BAROT	SPECIAL LAND ACQUISTION AND REHABILITATION OFFICER,	
3470	CA/4707/2019	06/01/2020	SUTHAR DAHYABHAI KALIDAS,	MR JM BAROT	SPECIAL LAND ACQUISTION AND REHABILITATION OFFICER,	
3471	CA/4709/2019	27/12/2019	JIVANLAL BHAGWANJIBHAI ABHANI SINCE DECD THROUGH JAYAGORI ALIAS JAYABEN JIVANLAL ABHANI,MANSUKHLAL BHAGWANJIBHAI ABHANI,DHIRAJLAL BHAGWANJIBHAI ABHANI,DILIPKUMAR BHAGWANJIBHAI ABHANI	MR VIRAT G POPAT	JANABEN DHIRUBHAI BHARDA,MINOR HETALBEN DHIRUBHAI BHARDA	
3472	CA/4710/2019	23/01/2020	JIVANLAL BHAGWANJIBHAI ABHANI SINCE DECD THROUGH JAYAGORI ALIAS JAYABEN JIVANLAL ABHANI,MANSUKHLAL BHAGWANJIBHAI ABHANI,DHIRAJLAL BHAGWANJIBHAI ABHANI,DILIPKUMAR BHAGWANJIBHAI ABHANI	MR VIRAT G POPAT	JITESH ALIAS HITESH HIRABHAI JORA SINCE DECEASED THRU LEGAL HEIRS HIRIBEN JITESH ALIAS HITESH JORA,MINOR AJAY JITESH JORA,MINOR ANJALI JITESH JORA	MS JK HINGORANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3473	CA/4711/2019	21/01/2020	MAHANT MIRADAS GURUJANKIDAS,	MR KL PANDYA	ATULKUMAR RAMBHAI PATEL,SURESHBHAI RAMBHAI PATEL,POWER OF ATTORNEY HOLDER OF BAKULBHAI PARSOTTAMABHAI PATEL SAROJBEN BAKULBHAI PATEL,POWER OF ATTORNEY HOLDER OF MATHURBHAI VISHNUBHAI PATEL GENDALSING BABARBHAI THAKOR,RAMBHAI ISHWARBHAI PATEL,GENDALSINH BABARBHAI THAKOR,DASHRATHBHAI SHANKARBHAI THAKOR,VASUDEV DHANABHAI TADPADA,MALDAR DHANABHAI TADPADA,ARVINDBHAI SHANABHAI TADPADA	RULE SERVED BY DS,(MR MAULIK J SHELAT)
3474	CA/4714/2019	07/02/2020	GHANCHI RAHIM IBRAHIM,GHANCHI OSMAN JAMAL	MR AFTABHUSEN ANSARI	DHANJIBHAI RATNA THUMMAR,RATNABHAI MANJIBHAI THUMMAR,SAVJIBHAI RATNABHAI THUMMAR	MR MONAL S CHAGLANI
3475	CA/4734/2019	22/01/2020	PATHAN LATIFKHAN RAFIKKHAN,	AVANIKA M PANCHAL	STATE OF GUJARAT,DISTRICT MAGISTRATE,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3476	CA/4735/2019	22/01/2020	UMAR HASAMBHAI BHATTI,	AVANIKA M PANCHAL	STATE OF GUJARAT,DISTRICT MAGISTRATE,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3477	CA/4736/2019	22/01/2020	LATIF KARIM NIGAMRA,	AVANIKA M PANCHAL	STATE OF GUJARAT,DISTRICT MAGISTRATE,POLICE INSPECTOR,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3478	CA/4738/2019	13/01/2020	ILIYASH ISMAIL TANK,	AVANIKA M PANCHAL	STATE OF GUJARAT,DISTRICT MAGISTRATE,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3479	CA/4739/2019	22/01/2020	VISHWA ENTERPRISE,	MR YOGI K GADHIA	MAHENDRA JAGJIVANDAS SURTI,GUJARAT MAZDOOR SABHA,G.M.E.R.S. (GEMRS) MEDICAL COLLEGE,ADDITIONAL SECRETARY,GMERS CIVIL HOSPITAL	,MR AMRESH N PATEL,HARSH K RAVAL
3480	CA/4741/2019	29/01/2020	NARSHIBHAI MOHANBHAI BHALIYA,MANJUBEN NARSHIBHAI BHALIYA	MR.HIREN M MODI	GAUSHKHAN ASLAMKHAN PATHAN,SHABBIRBHAI SHAFI MOHMMED SINDHI,THE NEW INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
3481	CA/4742/2019	25/02/2020	NATHIBEN TRIKAMBHAI VARCHAND,MINOR ASHISH TRIKAMBHAI VARCHAND,MINOR TRUPTI TRIKAMBHAI VARCHAND,SHAMJIBHAI KARSANBHAI VARCHAND,PARMABEN SHAMJIBHAI VARCHAND(DELETED)	MR.HIREN M MODI	VALJI GOVIND MATA,SHANKARBHAI RAVJIBHAI MATA,UNIVERSAL SAMPO GENERAL INSURANCE CO. LTD	RULE SERVED
3482	CA/4748/2019	25/02/2020	ARVINDBHAI KARAMSHIBHAI PIPALIYA,JAYSHRIBEN ARVINDBHAI PIPALIYA	MR.HIREN M MODI	RAJESHBHAI A AGRAVAL,THE NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED
3483	CA/4753/2019	05/02/2020	MAVSING BAPUBHAI RATHWA,SARDARSINH MAVSING RATHWA,VIKRAMSINH MAVSING RATHWA	(CHETANKUMAR K SHAH)	RAMESHCHANDRA DULESINGJI,SUMITRA GUPTA W/O KAILASHCHANDRA GUPTA,NEW INDIA INSURANCE CO LTD	RULE NOT RECD BACK,MR AJAY R MEHTA
3484	CA/4756/2019	11/03/2020	MAVSING BAPUBHAI RATHWA,	(CHETANKUMAR K SHAH)	RAMESHCHANDRA DULESINGJI,SUMITRA GUPTA W/O KAILASHCHANDRA GUPTA,NEW INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE UNSERVED,MR AJAY R MEHTA
3485	CA/4758/2019	27/01/2020	NADAVILE GOVINDAN UTTAMKUMAR,	MR JA ADESHRA	PREETI RUPESH,	RULE SERVED BY DS
3486	CA/5/2020	25/02/2020	DILIPBHAI JADAVBHAI CHOCHA,	MR.HIREN M MODI	CHETANKUMAR PRABHUDAS PALA,MAHESHBHAI SUBHASHBHAI BHUTAIYA,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED
3487	CA/7/2020	26/02/2020	DY COLLECTOR / SPECIAL LAND ACQUISTION OFFICER,DEPUTY EXECUTIVE ENGINEER/ EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	GULABSINGH VAKTABHAI PATEL,	RULE SERVED
3488	CA/8/2020	26/02/2020	LAND ACQUISITION / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	MALIWAD BHARUBHAI NATHABHAI,	RULE SERVED
3489	CA/12/2020	27/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SHIVABHAI,	MR AV PRAJAPATI

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3490	CA/13/2020	27/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANDABHAI MOHANBHAI,PATEL DASHRATHBHAI MOAHANBHAI	MR AV PRAJAPATI
3491	CA/14/2020	27/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANGUBEN SHIVABHAI,	MR AV PRAJAPATI
3492	CA/15/2020	27/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ASHOKBHAI HARIBHAI,	MR AV PRAJAPATI
3493	CA/16/2020	27/02/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHWARBHAI VITTHALBHAI,	MR AV PRAJAPATI
3494	CA/18/2020	24/02/2020	MINOR DHRUVIL BABUJI THAKOR,	(MR PARESH M DARJI)	RAMESHBHAI SURMABHAI MENA,RAJESHKUMAR VISHRAMBHAI BODAR,RELIANCE GENERAL INSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,(MR MAULIK J SHELAT)
3495	CA/19/2020	30/01/2020	SANGITABEN DINESHBHAI PATEL,HELI DINESHBHAI PATEL,MEET DINESHBHAI PATEL	MR MEHUL SHARAD SHAH	DRIVER OF GJ 21 P 4433,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED NAVSARI,YOGESHBHAI B PATEL,IFFCO TOKIYO GENERAL INSURANCE COMPANY LIMITED NAVSARI	RULE NOT RECD BACK,MR VIBHUTI NANAVATI
3496	CA/20/2020	30/01/2020	VIDHIBEN YOGESH SALOT,	MR.HIREN M MODI	NILESH KIRITBHAI TRIVEDI,NATIONAL INSURANCE CO LTD	RULE SERVED
3497	CA/21/2020	25/02/2020	STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR,PRINCIPAL	GOVERNMENT PLEADER	ANILKUMAR JETHABHAI RAVAT,	NOTICE SERVED
3498	CA/24/2020	01/05/2020	SYSCO INDIA PRIVATE LIMITED,	ADITYA A GUPTA	REGISTRAR OF COOPERATIVE SOCIETIES, GUJARAT STATE,NUTAN NAGRIK SAHAKARI BANK LIMITED,LD. SOLE ARBITRATOR, MR. J.H. CHAMPAWAT	,AYAAN A PATEL
3499	CA/25/2020	10/02/2020	THE NEW INDIA ASSURANCE CO LTD,	MR PALAK H THAKKAR	RISHI SANJAY SHAH,FIROJKHAN HASUMIYA SHAIKH,VINOD HARJI PATEL,VELJI BHACHAN CHHANGA,RELIANCE GENERAL INSURANCE CO. LTD	RULE SERVED,(MR MAULIK J SHELAT)
3500	CA/29/2020	09/01/2020	SARDAR JAGJITSINGH RAGHUVIRSINGH KHANUJA,SARDAR SATBIRSINGH WADHAYASINGH DUNG,SARDAR JITENDERSINGH MALKITSINGH SHIKH,SARDAR DEVENDRAPALSINGH KARTARSINGH DUNG	MR DHARMESH C GURJAR	UNION OF INDIA,STATE OF GUJARAT,DISTRICT COLLECTOR	
3501	CA/32/2020	07/10/2020	HIREN S/O GOPALDAS KHALAS,	RUSHI A BAROT	ARTIBEN W/O HIRENKHALAS D/O BHIKHABHAI KHALAS,	RULE SERVED
3502	CA/33/2020	26/02/2020	GENERAL MANAGER ONGC LAQ K D M BHAWAN,	MR RITURAJ M MEENA	PATEL KAMLESHBHAI AMBALAL,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
3503	CA/34/2020	26/02/2020	GENERAL MANAGER ONGC LAQ K D M BHAWAN,	MR RITURAJ M MEENA	PATEL BABUBHAI VIRCHANDBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE UNSERVED
3504	CA/35/2020	26/02/2020	GENERAL MANAGER ONGC LAQ K D M BHAWAN,	MR RITURAJ M MEENA	PATEL CHELABHAI GIRDHARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
3505	CA/36/2020	26/02/2020	GENERAL MANAGER ONGC LAQ K D M BHAWAN,	MR RITURAJ M MEENA	PATEL RANCHHODBHAI SHANKARBHAI,SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,RULE SERVED
3506	CA/41/2020	12/02/2020	PRATAPBHAI MERAGBHAI VALA,	NIYATI N VAIDYA	PARESHKUMAR VASANTRAI TIMRA,NASIRBHAI MEHBOOBBHAI SHAIKH,BRANCH MANAGER RELIANCE GENERAL INSURANCE CO LTD,PULKITBHAI MANSINGBHAI PARMAR,KAPIL KALABHAI DODIYA	RULE NOT RECD BACK,RULE SERVED,MR CHIRAYU A MEHTA
3507	CA/43/2020	13/01/2020	MANISHABEN @ DAMUBEN MANISHBHAI CHUNARA,	MEHUL A SURATI	STATE OF GUJARAT,COMMISSIONER OF POLICE,POLICE INSPECTOR,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3508	CA/44/2020	20/01/2020	DAKSHIN GUJARAT VIJ COMPANY LTD THRO DEPUTY ENGINEER (OANDM),	MS LILU K BHAYA	LILABEN B DAMOR C/O.KALPANABEN H JARIWALA,THE ELECTRICAL INSPECTOR AND APPELLATE AUTHORITY	,MS SONAL D VYAS
3509	CA/45/2020	09/01/2020	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	NILESHBHAI MAGANBHAI PATEL,MOONIRMIYA N SHAIKH,SHAILESHBHAI MANIBHAI PATEL,SHREE RAM GENERAL INSURANCE CO LTD,ALLARAKHABHAI UMARBHAI VAHORA	
3510	CA/46/2020	06/03/2020	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	RAJNIKANT DHULABHAI PATEL,MOONIRMIYA N SHAIKH,SHAILESHBHAI MANIBHAI PATEL,SHREE RAM GENERAL INSURANCE CO LTD,ALLARAKHABHAI UMARBHAI VAHORA	RULE SERVED,RULE UNSERVED,MR MA PAREKH,MR RATHIN P RAVAL

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3511	CA/48/2020	06/03/2020	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	CHANCHALBEN VITTHALBHAI PARMAR,ARVINDBHAI VITTHALBHAI PARMAR,DILIPBHAI VITTHALBHAI PARMAR,MOONIRMIYA N SHAIKH,SHAILESHBHAI MANIBHAI PATEL,SHREE RAM GENERAL INSURANCE CO LTD,ALLARAKHABHAI UMARBHAI VAHORA	RULE SERVED,RULE UNSERVED,MR MA PAREKH,MR RATHIN P RAVAL
3512	CA/49/2020	18/02/2020	JAGDISHCHANDRA HARSHADBHAI DAVE,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER,LABOUR COURT	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
3513	CA/54/2020	05/02/2020	NANJI KANJI SONGRA,	MR VINOD M CHAUHAN,URVESH K GOR	VASRAM NATHA DABHI,JINIBEN KANJI SONGRA (DECEASED),HEIRS OF DECD. SAVJI KANJI,KESARBEN SAVJI SONAGRA,GOMTIBEN SAVJI SONAGRA,JETABHAI SAVJI SONAGRA,PRAVINBHAI SAVJI SONAGRA,MULJI KANJI SONAGRA,PREMJI KANJI SONAGRA,PARBAT KANJI SONAGRA,SAMJI KANJI SONAGRA	RULE SERVED,UNSERVED EXPIRED (R),DECEASED LITIGANT,MR SP MAJMUDAR,ANSHUL N SHAH
3514	CA/55/2020	25/02/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	CHAMUNDA FOUNDATION,	DS AFF.NOT FILED (N)
3515	CA/63/2020	25/02/2020	STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR,PRINCIPAL	GOVERNMENT PLEADER	VIBHABEN HASUKHBHAI JANI,	NOTICE SERVED
3516	CA/65/2020	10/02/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED PUNE,	MR VIBHUTI NANAVATI	MAKSUDKHAN DOLATKHAN PARMAR,MAHMMADBHAI MIYAJI MANKANOJIYA,PRAVINBHAI MEGHRAJBHAI PATEL	RULE SERVED
3517	CA/67/2020	18/02/2020	BILLALYUSUF RALIYA,AHMAD RAMJANI ISFAQ HAYAT	MS DIMPLE A THAKER	PANCHMAHAL MUSLIM EDUCATION SOCIETY,AMIN YUSUF BHANTUK,FIROZ AHMAD SINDHI,ANWAR A. RAHIM SINDHI,MUSA RAZA IBRAHIM AMIN,LEARNED JOINT CHARITY COMMISSIONER	,MR MI MERCHANT
3518	CA/68/2020	21/01/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ASHARAM BHURABHAI RATHOD,RAMANLAL CHHOTALAL GOSWAMI,DEVJIBHAI BIJIYABHAI ALIAS BIJALBHAI VASAVA	,NISHIT A BHALODI
3519	CA/69/2020	21/01/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	ASHARAM BHURABHAI RATHOD,RAMANLAL CHHOTALAL GOSWAMI,DEVJIBHAI BIJIYABHAI ALIAS BIJALBHAI VASAVA	,NISHIT A BHALODI
3520	CA/70/2020	17/02/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	RAMABHAI KALUBHAI MALIVAD,	RULE SERVED
3521	CA/74/2020	08/01/2020	GHANCHI MUSABHAI ISMAILBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	STATE OF GUJARAT,COLLECTOR,DY. COLLECTOR,KOLI AMARSHI MALU DECEASED THROUGH LEGAL HEIRS(Legal Heir),RAJAN AMARSIHN MALU	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3522	CA/79/2020	10/02/2020	NATIONAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPATDAN JOGIDAN GADHVI,D.G.P. AND I.G.P.(GUJARAT STATE, GANDHINAGAR),JAYSHRIBEN HIMMATBHAI CHUDASAMA,HIRALBEN HIMMATBHAI CHUDASAMA,SATYAM HIMMATBHAI CHUDASAMA,RAHUL HIMMATBHAI CHUDASAMA,KANCHANBEN BACHUBHAI CHUDASAMA	RULE SERVED
3523	CA/88/2020	08/01/2020	STOCK EXCHANGE, AHMEDABAD,	MR JM BAROT	ASHOK C MODI,PRESIDING OFFICER	
3524	CA/89/2020	11/02/2020	ACHAL DHANRAJ KUMBHARE,	(MR NIRAL R MEHTA)	SANTOSHBHAI DHANRAJJI VAIDHYA,LAXMIDEVI ANSHUBHAI VAIDHYA,UNITED INDIA INSURANCE CO. LTD	RULE UNSERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
3525	CA/91/2020	28/02/2020	KETANBHAI DAHYABHAI WALAND,	(MR PARESH M DARJI)	DELETED,MANAGER, C/O THE BEST SILK MILKS PRIVATE LIMITED,THE ORIENTAL INSURANCE COMPANY PRIVATE LIMITED	,RULE SERVED
3526	CA/92/2020	03/03/2020	GOHIL KAMLESHKUMAR MANILAL,	MR KK THAKKAR	KALUSINH DHULSINH RATHOD,BABUSINH MOTISINH RAJPUT,THE RELIANCE GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,MR RATHIN P RAVAL
3527	CA/94/2020	24/02/2020	ANUPJI KALYANJI THAKOR,	MR KK THAKKAR	RAHIMKHAN NIZAMKHAN CHAUHAN,AMITKUMAR BHARATKUMAR THAKKAR,IFFCO TOKIO GENERAL INSURANCE CO.	RULE NOT RECD BACK,RULE SERVED
3528	CA/95/2020	17/02/2020	RAJENDRASINH SAJUBHA JADEJA,GANPATSINH SAJUBHA JADEJA	SUREN B PATEL,HARSHRAJSINH S VAGHELA	STATE OF GUJARAT,	GOVERNMENT PLEADER

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3529	CA/98/2020	18/02/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PARKHABHAI BHAVABHAI,	RULE SERVED
3530	CA/99/2020	18/02/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAGVANBHAI RAMJIBHAI,	RULE SERVED
3531	CA/100/2020	18/02/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABHAI RAGHNATHBHAI,PATEL HALUBEN RAGHNATHBHAI,PATEL MADHIBEN KAJABHAI RAGHNATHBHAI,PATEL JEVTABHAI KAJABHAI RAGHNATHBHAI,PATEL KURIBEN KAJABHAI RAGHNATHBHAI	RULE SERVED
3532	CA/101/2020	18/02/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARSOTTAM BHAGVANJI,	RULE SERVED
3533	CA/102/2020	18/02/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION (IRRIGATION),EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RUGNATH LAKHMAN BARAIYA,PARSOTTAM LAKHMAN BARAIYA	RULE SERVED
3534	CA/106/2020	19/02/2020	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	DESAI AMARATBHAI TEJABHAI,DESAI BABUBHAI T.	RULE SERVED
3535	CA/107/2020	19/02/2020	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	THAKOR DIVANSING BHAVANJI,	MR AV PRAJAPATI
3536	CA/108/2020	19/02/2020	SPECIAL LAND ACQUISITION OFFICER,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	THAKOR BHEMAJI SVARUPJI,	MR AV PRAJAPATI
3537	CA/110/2020	19/02/2020	SPECIAL LAND ACQUISITION OFFICER SHREE,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	RABARI BABUBEN VIHABHAI,RABARI RASILABEN VIHABHAI	RULE SERVED
3538	CA/111/2020	19/02/2020	SPECIAL LAND ACQUISITION,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	RABARI ISHWARBHAI BIJOLBHAI,	RULE SERVED
3539	CA/113/2020	19/02/2020	LAND ACQUISITION AND REHABILITATION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,RULE NOT RECD BACK	RAJPUT RAMABHAI NAGJIBHAI,	RULE SERVED
3540	CA/114/2020	19/02/2020	LAND ACQUISITION AND REHABILITATION OFFICER,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	NAI DEVSIBHAI PIRABHAI,	RULE SERVED
3541	CA/115/2020	19/02/2020	LAND ACQUISITION AND REHABILITATION OFFICER,THE EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	LRS. OF LATE NAI PIRABHAI KALABHAI,NAI HARABHAI PIRABHAI,NAI RAGHNATHBHAI PIRABHAI	,RULE SERVED
3542	CA/116/2020	05/02/2020	ZUMLABHAI DALJIBHAI MANDODIYA(FATHER),SANGITABEN VIZ SONALBEN DINESHBHAI MANDODIYA(WIDOW)	MR P C CHAUDHARI	ASHUTOSHBHAI LOVJIBHAI KANANI,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED
3543	CA/117/2020	09/01/2020	JASHIBEN GAUTAMKUMAR MAKWANA,	MR MAULIN J ACHARYA	SHOBHNABEN W/O KESHAVLAL MAKWANA,	
3544	CA/118/2020	08/01/2020	AHMEDABAD MUNICIPAL CORPORATION,TRANSPORT MANAGER	MR HS MUNSHAW	HAIDARMINYA RASULMINYA ABBASI,HAMIDABIBI HAIDERMIYA ABBASI,MOHAMADSOHAL HAIDERMIYA ABBASI	
3545	CA/127/2020	13/02/2020	AHER KARSHANBHAI VASANBHAI JALU,CHETANBHAI NAROTTAMBHAI KACHHELA	HL PATEL ADVOCATES	LH OF LATE BHIKHABHAI ANANDBHAI SAVALIYA,THE DEPUTY ENGINEER,HANSABEN BHIKHABHAI SAVALIYA,YOGESHBHAI BHIKHABHAI SAVALIYA,SANJAYBHAI BHIKHABHAI SAVALIYA,BHARTIBEN BHIKHABHAI SAVALIYA	,RULE SERVED
3546	CA/129/2020	07/10/2020	RAJKOT MUNICIPAL CORPORATION,	MR HS MUNSHAW	MAGANBHAI VALABHAI LH OF DECD VALABHAI BHAGUBHAI PATEL,KARSANBHAI VALABHAI LH. OF DECD. VALABHAI BHAGUBHAI PATEL,GANESHBHAI VALABHAI LH. OF DECD. VALABHAI BHAGUBHAI PATEL	VMP LEGAL
3547	CA/140/2020	06/03/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	MANJULABEN TALSHIBHAI DEVIPUJAK,VINUBHAI TALSHIBHAI DEVIPUJAK,SARJUBEN TALSHIBHAI DEVIPUJAK,HIRABEN TALSHIBHAI DEVIPUJAK,NANDUBEN TALSHIBHAI DEVIPUJAK(DELETED),RAJENDRA B PRAJAPATI,VIJAYKUMAR CHIMANLAL MODI,NATIONAL INSURANCE CO. LTD	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR SUNIL B PARIKH
3548	CA/141/2020	09/01/2020	DAXSHIN GUJARAT VIJ COMPANY LIMITED,	,MS MAYA S DESAI	DASHRATHBHAI MULCHANDBHAI,	
3549	CA/146/2020	28/02/2020	NITABEN NALINBHAI SHAH,	MR. R.D.KINARIWALA	DR. NITA DELHIWALA,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3550	CA/150/2020	06/03/2020	RATNABHAI SAVABHAI DESAI,	MR MAKBUL I MANSURI	BAROT POPATBHAI RAMABHAI,AMBALAL KESARAJI BAROT,ORIENTAL INSURANCE CO LTD	RULE SERVED
3551	CA/151/2020	12/02/2020	NIRMALABEN ALIAS BABUBEN JYOTINDRABHAI,NAYAN JYOTINDRABHAI	MS AMRITA AJMERA	GAFURBHAI IBRAHIMBHAI,MAHESHBHAI SHAKHUJI,BAJAJ ALLIANZ GENERAL INSURANCE CO,D G AND IG OF GUJARAT STATE,mayudinbhai ibrahimbhai kureshi,NATIONAL INSURANCE CO LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
3552	CA/153/2020	12/02/2020	ASHOKKUMAR CHUNILAL DANTANI,	MS AMRITA AJMERA	DALBIRSINGH S/O DHARAMPAL,SHREE VRINDAVAN LOGISTICS PVT LTD,ICICI LOMBARD GENERAL INSURANCE CO LTD,ROHITBHAI NARANBHAI DANTANI,KISHANBHAI KALUBHAI DANTANI	RULE NOT RECD BACK,MR. RAHUL R DHOLAKIA
3553	CA/154/2020	18/02/2020	BALABHAI MANJIBHAI MUNAGARA,VIJYABEN BALABHAI MUNGARA	MR KRUNAL L SHAHI	RONAK STONE CRUSHER,RELIANCE GEN INSURANCE CO LTD	RULE SERVED,MR CHIRAYU A MEHTA
3554	CA/159/2020	10/01/2020	STATE OF GUJARAT,POLICE COMMISSIONER,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER	BHALCHANDRA SITARAM JOSHI,	
3555	CA/170/2020	28/02/2020	ULASBA ALIAS HULLASBA GULABSINH ALIAS GULABSANG SODHA (SINDHAL),KARSANJI GULABSINH ALIAS GULABSANG SODHA (SINDHAL),SHAKTISINH GULABSINH ALIAS GULANSANG SODHA (SINDHAL),POOJABA GULABSINH ALIAS GULABSANG SODHA (SINDHAL),MADHUBA DADUBHA SODHA (SINDHAL),MAYABA MADHUBA SODHA (SINDHAL),VIRAMJI AAMARJI SINDHAL	MR. HEMAL SHAH	RANCHHOD JIVRAM POKAR,JIVRAM ALIAS JIVRAJ SOMJI POKAR,NOT KNOWN,CHHAGANLAL KHIMJI MAKANI,ICICI LOMBARD GENERAL INSURANCE CO LTD	,RULE SERVED,MS KIRTI S PATHAK
3556	CA/175/2020	12/03/2020	THE NATIONAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PANKAJBHAI DAYANANDBHAI SHARMA,VIKRAMBHAI NANJIBHAI VASAVA,VISHNUBHAI BAJIBHAI PATEL,VINODKUMAR DINUBHAI JOSHI,SUNITABEN VINODKUMAR JOSHI	RULE SERVED
3557	CA/178/2020	18/02/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	BHARTIBEN BHOGILAL VADHER,RAHUL DHANJIBHAI DANGAR,JADEJA DASRATHSINH ANUPSINH	RULE SERVED
3558	CA/184/2020	24/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HAMESH C NAIDU	SNEHAL BALDEVBHAI PATEL,LAXMANBHAI BHIKHABHAI DABHI,STATE OF GUJARAT	RULE SERVED
3559	CA/187/2020	17/02/2020	BHAVNABEN BHAVSANGBHAI PARMAR,MINOR JEPIBEN BHAVSANGBHAI PARMAR,MINOR RAJKUMAR BHAVSANGBHAI PARMAR,DHOLIBEN VAJABHAI PARMAR	MR GAURANG K CHAUHAN	RELIANCE GENERAL INSURANCE CO.LTD.,NAJIRBHAI HASANBHAI SINDHI,JITUBHAI JAYMALBHAI DODIYA	RULE NOT RECD BACK,RULE SERVED
3560	CA/189/2020	18/02/2020	LILABEN MOHANBHAI CHAVDA WD/O DECD. MOHAN KARAMSINH CHAVDA,SHITAL MOHANBHAI CHAVDA D/O DECD MOHAN KARAMSINH CHAVDA,VIJAY MOHANBHAI CHAVDA S/O DECD MOHAN KARAMSINH CHAVDA	MR. HEMAL SHAH	KACHCHH DISTRICT RURAL DEVELOPMENT AGENCY,NEW INDIA INSURANCE CO LTD	RULE SERVED
3561	CA/190/2020	10/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	RATNBEN HARISINH SINDHA WD/O. HARISINH SARDARSINH SINDHA,DISTRICT DEVELOPMENT OFFICER	
3562	CA/192/2020	19/02/2020	MAYURIBEN PRAVINBHAI PATIL,MINOR YAMINI PRAVINBHAI PATIL D/O PRAVINBHAI DINKARBHAI PATIL,SHAKUNTALA DINKARBHAI PATIL M/O PRAVINBHAI DINKARBHAI PATIL,MINOR UNNATI PRAVINBHAI PATIL D/O DECD PRAVINBHAI DINKARBHAI PATIL	MR.HIREN M MODI	SAMJIBHAI LAXMANBHAI CHOTALIYA,COMMISSIONER,NEW INDIA ASSURANCE CO LTD	RULE SERVED
3563	CA/193/2020	27/02/2020	JYOTSNABEN RAMESHJI THAKOR (DETROJ),JAYPAL RAMESHJI THAKOR (DETROJ),VARANDAN RAMESHJI THAKOR RAMESHJI THAKOR (DETROJ),PRIYABEN RAMESHJI THAKOR (DETROJ),GOPALSINH NARSINHBHAI THAKOR (DETROJ),SONALBEN NARSINHBHAI THAKOR(DETROJ),JILUBEN NARSINHBHAI THAKOR(DETROJ)	MR KK THAKKAR	JOTVA LAKSHMANBHAI KARSANBHAI,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,MR NAGESH C SOOD
3564	CA/194/2020	03/09/2020	STATE OF GUJARAT,TRANSPORT DEPARTMENT	GOVERNMENT PLEADER	SANJAY BHANUBHAI MAKWANA,	MR. JIT P PATEL
3565	CA/195/2020	27/02/2020	DHRUV DEVENDRABHAI PATEL,VIDHI DEVENDRABHAI PATEL,SUMITRABEN DEVENDRABHAI PATEL,SHARDABEN CHIMANBHAI PATEL,CHIMANBHAI SHAKARBHAI PATEL	MR KK THAKKAR	BHARATBHAI PRAHLADBHAI PATEL,NATIONAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED

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3566	CA/207/2020	11/02/2020	JAYESHBHAI NATWARLAL KANSARA,	MR NV GANDHI	PRAVINKUMAR NATWARLAL KANSARA,	RULE SERVED BY DS
3567	CA/212/2020	02/03/2020	CHIRAGBHAI NARENDRABHAI SHETH,	MR.HIREN M MODI	NILESH KIRITBHAI TRIVEDI,THE NATIONAL INSURANCE CO. LTD	RULE SERVED
3568	CA/213/2020	07/10/2020	CHAITANYA SURESHKUMAR MODI,	HCLS COMMITTEE,MR. DEVENDRA G RANA	JAYSHRI W/O CHAITANYA MODI AND D/O JAGDISHKUMAR MODI,	(MR FB BRAHMBHATT)
3569	CA/214/2020	07/02/2020	GALIBEN RAMESHJI THAKOR,PINKAL RAMESHJI THAKOR,TEJALBEN RAMESHJI THAKOR,GOPAL RAMESHJI THAKOR,GAUTAM RAMESHJI THAKOR,CHAMPABEN SONAJI THAKOR,SONAJI DANAJI THAKOR	KAASH K THAKKAR	DEVABHAI DANUBHAI MORI(NAKOLA),GUJARAT STATE ROAD TRANSPORT CORPORATION	,MR HS MUNSHAW
3570	CA/215/2020	15/01/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	JADABEN GANPATSINH SINDHA WD/O. GANPATHSINH J. SINDHA,DISTRICT DEVELOPMENT OFFICER	
3571	CA/218/2020	25/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	BADHABHAI HAMIRABHAI RABARI,JETBEN BADHABHAI RABARI,LAXMIBEN WD/O NAGJI RABARI,DEVA BADHABHAI RABARI,LAXMIBEN BADHABHAI RABARI,KARIBEN BADHABHAI RABARI,PACHAN BADHABHAI RABARI,NARESHBHAI BALBHAI PATEL,ARJANBHAI RAMSHIBHAI RABARI	RULE SERVED,UNSERVED EXPIRED (R)
3572	CA/223/2020	19/02/2020	GENERAL MANAGER OIL AND NATURAL GAS CORPOATION LIMITED,	MR AJAY R MEHTA	NAGINBHAI MANILAL NAYAK,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3573	CA/224/2020	19/02/2020	GENERAL MANAGER OIL AND NATURAL GAS CORPOATION LIMITED,	MR AJAY R MEHTA	NAYAK NATVARLAL SOMNATH,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3574	CA/225/2020	19/02/2020	GENERAL MANAGER OIL AND NATURAL GAS CORPOATION LIMITED,	MR AJAY R MEHTA	GOPALBHAI RAMABHAI NAYAK,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3575	CA/226/2020	22/01/2020	STATE OF GUJARAT,HON'BLE COMMISSIONER HIGHER EDUCATION,DIRECTOR	GOVERNMENT PLEADER	S.A. PATEL, PRIN. M.C. SHAH COMMERCE COLLEGE NAVGUJ.CAMPUS,	
3576	CA/230/2020	28/02/2020	NATIONAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	NEELABEN AJITBHAI SHUKLA,MINOR KHUSHI AJITBHAI SHUKLA,MINOR OM AJITBHAI SHUKLA,KISHORBHAI JETHALAL SHUKLA,RANJANBEN KISHORBHAI JETHALAL SHUKLA,RAVIRAJSINH BANESINH JADEJA	RULE SERVED
3577	CA/231/2020	20/02/2020	SATABIBANU ABDULSATAR SAMA W/O DECD ABDULSATARALARAKHA SAMA,GULSHAN ABDULSATAR SAMA D/O DECD ABDULSATARALARAKHA SAMA,HAJRA ABDULSATAR SAMA D/O DECD ABDULSATARALARAKHA SAMA,ALARAKHA YAKUB SAMA F/O DECD ABDULSATARALARAKHA SAMA,GHAI ALARAKHA SAMA M/O DECD ABDULSATARALARAKHA SAMA,KARI ABDUL RAHUF YAKUB SAMAUNCLE OF DECD ABDULSATARALARAKHA SAMA	MR. HEMAL SHAH	UMARAM GOPALRAM BALODIYA,JYOTIBEN DIPAKBHAI THAKKAR,NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED
3578	CA/233/2020	18/02/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	REKHABEN DHANVANTRAI ALIAS DHANESHBHAI JOSHI,MINOR DHRUV DHANVANTRAI ALIAS DHANESHBHAI JOSHI,MANJULABEN LABHSHANKARBHAI JOSHI,PARAGBHAI PRATAPBHAI SOLANKI,HITESHBHAI BHAGVANBHAI PATEL	MR RAJESH P MANKAD,MR KANAK K VAGHELA,MR PARESH A. PATEL,TATVDEEP J JANI
3579	CA/240/2020	28/01/2020	AHMEDABAD MUNICIPAL CORPORATION,TRANSPORT MANAGER	MR HS MUNSHAW	RAMJIBHAI PUJABHAI PARMAR,	
3580	CA/243/2020	13/01/2020	AHMAD JUSAB SAMA,	SAQUIB S ANSARI	GUJARAT STATE WAQF BOARD,OSMAN ABUBAKAR NAI	,(MR HM PRACHCHHAK),MR ASIT B JOSHI
3581	CA/244/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	VITHHALBHAI UMEDDAS THROUGH POA RAMANBHAI KANTILAL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3582	CA/245/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	BALDEVBHAI RANCCHODBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3583	CA/246/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	KANTIBHAI ATMARAM PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED

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3584	CA/248/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	KACHARABHAI RANCHODDAS,PRAHLADBHAI RANCHHODDAS,BALDEVBHAI RANCHHODDAS,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3585	CA/249/2020	06/02/2020	BHUDIYA LALJI KANJIBHAI PATEL,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	PATEL VIPUL DAMODARBHAI,NATIONAL INSURANCE CO LTD	SERVED BY RPAD (R)
3586	CA/250/2020	19/02/2020	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	MAHESHSINGH S/O TEJ SINGH CHAUDHARI (DELETED),DIGAMBER SINGH,DIVYANGKUMAR KRUSHNAKANT SHAH,UNITED INDIA INSURANCE CO LTD,PRITIBEN DIVYESHKUMAR SHAH,SHYAMKUMAR DIVYESHBHAI SHAH,KRUSHNAKANT KANTILAL SHAH,BHARTIBEN KRUSHNAKANT SHAH	,RULE NOT RECD BACK,RULE SERVED,(CHETANKUMAR K SHAH)
3587	CA/252/2020	26/02/2020	PRAKASH HIRA KOLI,	NISHIT A BHALODI	MAHESHKUMAR BHAVANBHAI MALI,COMMISSIONER OF HEALTH AND FAMILY,NATIONAL INSURANCE CO LTD	RULE SERVED
3588	CA/253/2020	17/02/2020	ALIMAMAD OSMAN RAJA,	NISHIT A BHALODI	CHANDRESHKUMAR S/O OMPRAKASH,TEJSINH JIVANRAM CHAUDHARY,IFFCO TOKIO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,MS KIRTI S PATHAK
3589	CA/262/2020	02/03/2020	REKHABEN DILIPBHAI PARMAR,MINOR ANITABEN DILIPBHAI PARMAR,MINOR MANISHABEN DILIPBHAI PARMAR,MINOR VASASBEN DILIPBHAI PARMAR,REVABEN SOMABHAI PARMAR,SOMABHAI PUNJABHAI PARMAR,MINOR TRUPTI DILIPBHAI PARMAR	NISHIT A BHALODI	TARUNA RAVI GAUBA,UNITED INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED
3590	CA/263/2020	19/02/2020	SMITABEN SUNILBHAI GOHIL,MINOR SAHIL SUNILBHAI GOHIL,MINOR MECVEL SUNILBHAI GOHIL,SUMANGAURI VINODBHAI GOHIL	NISHIT A BHALODI	MAHESHBHAI RAUSINGBHAI DABHI,BANSI TRAVELS,NEW INDIA INSURANCE CO LTD	RULE NOT RECD BACK,MR AJAY R MEHTA
3591	CA/267/2020	26/02/2020	JIGAR DINESHBHAI DAVE,	MR.HIREN M MODI	TRANSPORT MANAGER,	MR HS MUNSHAW
3592	CA/269/2020	04/03/2020	SURAJBHAN SHRIKRISHNALAL SING,	MR.HIREN M MODI	ABHAYKUMAR BANWARIPRASAD KANOJIA,VIDHYASAGAR SUBHASPRASAD KANOJIYA,RELIANCE GENERAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR CHIRAYU A MEHTA
3593	CA/270/2020	05/03/2020	MEENABEN W/O SHANTARAM MOHANBHAI RAJPUT,JYOTIBEN SHANTARAM RAJPUT,RAKESHBHAI SHANTARAM RAJPUT,BIPINBHAI SHANTARAM RAJPUT	MR.HIREN M MODI	KANUBHAI JINABHAI MALI,KIRAN BOARD MILLS,NEW INDIA INSURANCE COMPANY LTD	RULE UNSERVED,UNSERVED EXPIRED (R),MR TANMAY B KARIA
3594	CA/273/2020	26/02/2020	PREMJI VELJI SATHWARA,	MR.HIREN M MODI	MURAD SIDDIQUI DAROGA SIDDIQUI,KHIMJI DEVDAN DANGER,KANTABEN KARSHAN SATHWARA,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
3595	CA/274/2020	12/03/2020	SHAIKH HASINABEN WD/O SATTARBHAI GAFURBHAI,SHAIKH RUBINABEN SATTARBHAI,SHAIKH JABBARBHAI SATTARBHAI,SHAIKH MAHEJABIN SATTARBHAI,SHAIKH GAFFAR SATTARBHAI	MR KK THAKKAR	PATHAN NAIMKHAN AMINKHAN,PATHAN ALAMKHAN NAMDARKHAN,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	RULE SERVED,MS KIRTI S PATHAK
3596	CA/277/2020	05/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	JITENDRAGIRI GOLATGIRI GOSWAMI,	NISHIT A BHALODI
3597	CA/278/2020	14/02/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	RABARI AMARABHAI HARJI,	RULE SERVED
3598	CA/279/2020	06/03/2020	BAJAJ ALLIANZ GENERAL INSURANCE CO LTDB,	MS KIRTI S PATHAK	PATEL PRAVINBHAI GIRDHARDAS,PATEL JAYESHBHAI PRAVINBHAI,PATEL RAJKIRAN PRAVINBHAI,PATEL PRAVINBHAI GIRDHARDAS,SATISHKUMAR B MAHESHWARI,ICICI LOMBARD GENERAL INSURANCE CO. LTD	RULE UNSERVED,MR CHIRAYU A MEHTA
3599	CA/280/2020	22/01/2020	AHMEDABAD MUNICIPAL CORPORATION,TRANSPORT MANAGER	MR HS MUNSHAW	JIVANLAL CHHAGANLAL VAGHELA,	
3600	CA/282/2020	28/02/2020	DEPUTY GENERAL MANAGER ONGC,	MR RITURAJ M MEENA	LH OF LATE BABUBHAI MANGALDAS SHAH,SPECIAL LAND ACQUISITION OFFICER,NILAKSHBHAI BABUBHAI SHAH,ARTIBEN D/O BABUBHAI SHAH AND W/O DINESHBHAI SHAH	,RULE NOT RECD BACK,RULE SERVED

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3601	CA/283/2020	28/02/2020	DEPUTY GENERAL MANAGER ONGC,	MR RITURAJ M MEENA	LH OF SHAH JAYANTILAL MANILAL,SPECIAL LAND ACQUISITION OFFICER,BHAVNABEN JAYANTILAL SHAH,KAUSIKBHAI JAYANTILAL SHAH,DAXABEN JAYANTILAL SHAH,RAVINDRABHAI JAYANTILAL SHAH,D. JAYESHBHAI JAYANTILAL SHAH,NAILESHBHAI JAYANTILAL SHAH,JAYSHREEBEN JAYANTILAL SHAH,MALTIBEN JAYESHBHAI SHAH,NIKETBHAI JAYESHBHAI SHAH,NAMITA JAYESHBHAI SHAH	,RULE NOT RECD BACK,RULE SERVED
3602	CA/285/2020	28/02/2020	DEPUTY GENERAL MANAGER ONGC,	MR RITURAJ M MEENA	THAKOR RAMESHJI BALDEVJI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,RULE SERVED
3603	CA/287/2020	28/02/2020	GENERAL MANAGER ONGC COMPOUND,	MR RITURAJ M MEENA	PATEL AMBALAL MADHAVLAL,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL
3604	CA/288/2020	28/02/2020	GENERAL MANAGER ONGC COMPOUND,	MR RITURAJ M MEENA	PATEL KANTIBHAI BABALDAS,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL
3605	CA/300/2020	19/02/2020	NEHABEN JIGNESHBHAI CHAUDHARY,DEVNIBEN JIVANBHAI CHAUDHARY	NISHIT A BHALODI	CHETANKUMAR GUMANSINH CHAUDHARY,KAMLABEN BIJALBHAI VASAVA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
3606	CA/301/2020	19/02/2020	RAMAKANT RAVINBHAI CHAUDHARY,	NISHIT A BHALODI	CHETANKUMAR GUMANSINH CHAUDHARY,KAMLABEN BIJALBHAI VASAVA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
3607	CA/302/2020	19/02/2020	HITESHBHAI DILLUBHAI CHAUDHARY,	NISHIT A BHALODI	CHETANKUMAR GUMANSINH CHAUDHARY,KAMLABEN BIJALBHAI VASAVA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
3608	CA/303/2020	19/02/2020	DIPAKBHAI MANUBHAI CHAUDHARY,	NISHIT A BHALODI	CHETANKUMAR GUMANSINH CHAUDHARY,KAMLABEN BIJALBHAI VASAVA,NEW INDIA INSURANCE CO LTD	RULE SERVED,MR NAGESH C SOOD
3609	CA/308/2020	24/02/2020	TUSHARKUMAR RANJITBHAI BARIA,	(CHETANKUMAR K SHAH)	BHUNESHVAR SHIV PANDIT,HDFC ERGO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,MR VIBHUTI NANAVATI
3610	CA/309/2020	25/08/2020	THE NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	CHAMPABEN DILIP OTVANI D/O GOPALBHAI DILIP OTVANI,MINOR BHAVYA DILIP OTVANI,MURLIDHAR TEKCHAND OTVANI,JYOTIBEN MURLIDHAR OTVANI,DIPAKBHAI CHANABHAI VAJA,MALDEBHAI SARMANBHAI CHANDERA	RULE SERVED,UNSERVED EXPIRED (R),MR MONAL S CHAGLANI
3611	CA/313/2020	18/02/2020	THE NEW INDIA ASSURANCE CO. LTD.,	MR TANMAY B KARIA	CHANDANI JAYDEEPBHAI LAKHANI,KAMLESHBHAI SHASHIKANTBHAI LAKHANI,DIPAKBHAI CHANABHAI VAJA,MALDEBHAI SARMANBHAI CHANDERA	RULE NOT RECD BACK,RULE SERVED,MR MONAL S CHAGLANI
3612	CA/314/2020	12/03/2020	KAUMUDINIBEN WD/O MAHENDRABHAI SHAH AND MOTHER OF DECD VISHWAS,	MR. YOGENDRA THAKORE,MR. ARCHIT P JANI	DEEPAKKUMAR BHALABHAI SHARMA,ASHOKBHAI BACHUBHAI SHAH,NEW INDIA ASSURANCE CO LTD	MR NV GANDHI,MR PALAK H THAKKAR
3613	CA/315/2020	27/02/2020	SURESHKUMAR UKAJI MALI,	MR NIRAV K PADHIYAR	SOMAJI LAXMANJI THAKOR,ORIENTAL INSURANCE COMPANY,NOORMAHMMAD RAHIMBHAI MEMAN	RULE NOT RECD BACK,RULE SERVED
3614	CA/317/2020	24/02/2020	KALPESHBHAI SAMARSINH BARIA,	(CHETANKUMAR K SHAH)	BHUNESHVAR SHIV PANDIT,HDFC ERGO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,MR VIBHUTI NANAVATI
3615	CA/322/2020	21/01/2020	STATE OF GUJARAT,THE SECRETARY,THE COMMISSIONER	GOVERNMENT PLEADER	SHAH BHARATKUMAR NARSINHDAS,DEEPAK MANILAL SHAH,JAYDEVKUMAR RAMKRISHNA TRIVEDI,BENSON ENOCK AGARWARKER	
3616	CA/330/2020	21/01/2020	STATE OF GUJARAT,THE SECRETARY THROUGH GOVERNMENT OF GUJARAT,THE COMMISSIONER , HIGHER EDUCATION	GOVERNMENT PLEADER	PARIMAL RAMANIKLAL DALAL,MANUBHAI BABALDAS SHAH,VASUDEVBHAI VISHNUPRASAD PATHAK,SHEELABEN KEYURBHAI NANAVATY,CHANDULAL KESHAVLAL PATEL,TRILOCHANDKUMAR CHIMANLAL PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3617	CA/331/2020	21/01/2020	STATE OF GUJARAT,SECRETARY THROUGH GOVERNMENT OF GUJARAT,THE COMMISSIONER , HIGHER EDUCATION	GOVERNMENT PLEADER	INDRAVADAN AMBALAL VAKIL,JYOTINDRA BALDEVBHAI DAVE,DESAI NARSINHBHAI LALJIBHAI,DAYABEN PRABHULAL PATEL,JITENDRAKUMAR OCHHAVLAL SHAH,RAMILA SARALAL SANGHVI W/O LT. SARALAL NATHALAL SANGHVI	
3618	CA/334/2020	21/01/2020	JAGDISHBHAI JASHBHAI AMIN,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3619	CA/335/2020	21/01/2020	RAJUBHAI SHANTILAL PANCHAL,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3620	CA/336/2020	21/01/2020	PRAKASHSANG SUNDARSANG SAINI,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3621	CA/337/2020	21/01/2020	CHANDRAKANT RAMABHAI PATEL,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3622	CA/338/2020	21/01/2020	MANUBHAI AASHABHAI PARMAR,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3623	CA/339/2020	21/01/2020	CHANDRAKANT PARSHOTTAMBHAI AMIN,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3624	CA/340/2020	21/01/2020	JITENDRABHAI GATORBHAI MAKWANA,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	THE STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER, ANAND,DEPUTY COLLECTOR, ANAND	
3625	CA/341/2020	24/02/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	BHARATBHAI GABHABHAI SANCHALA (DARJI),HEMAN THAKARSIBHAI MADHVI	RULE SERVED
3626	CA/342/2020	18/02/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	SHAKUBHAI MAMADBHAI KUMBHAR,MAHEBUB SULEMAN VARYA,PRAVIN SADUR KOLI	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
3627	CA/343/2020	18/02/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	SHAKUBHAI MAMADBHAI KUMBHAR,MAHEBUB SULEMAN VARYA,VERA PANCHAL HARIJAN(GOHIL)	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
3628	CA/344/2020	18/02/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	SHAKUBHAI MAMADBHAI KUMBHAR,MAHEBUB SULEMAN VARYA,ABDUL HAMIR HAJAM	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
3629	CA/345/2020	18/02/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	SHAKUBHAI MAMADBHAI KUMBHAR,MAHEBUB SULEMAN VARYA,KASAM MAMADKUMBHAR(F/O LATE RAMJU ALIAS RAMZAN KASAM KUMBHAR),ZARINABEN KASAM KUMBHAR(M/O LATE RAMJU ALIAS RAMZAN KASAM KUMBHAR)	RULE SERVED,UNSERVED EXPIRED (R),NISHIT A BHALODI
3630	CA/349/2020	21/01/2020	GOPI ELECTRONICS,SHAILESH AMBALAL PATEL,PRAKASH AMBALAL PATEL,MANIBEN WIDOW OF AMBALAL KACHARABHAI PATEL,SHAILESHBHAI AMBALAL PATEL,RAJESHBHAI AMBALAL PATEL,PRAKASHBHAI AMBALAL PATEL THROUGH POA RAJESHBHAI AMBALAL PATEL,YOGESHBHAI AMBALAL PATEL,SONALBEN AMBALAL PATEL	MS TRUSHA K PATEL	MGD ELECTRONICS PVT. LTS.,	MR. AADIT R SANJANWALA
3631	CA/353/2020	11/02/2020	ICICI LOMBARD GENERAL INSURANCE CO LTD,	ADITI S RAOL	IMRAN FAKRUDDIN SHAIKH,YAKUBBHAI ABDULBHAI UMATIYA,RELIANCE GENERAL INSURANCE CO. LTD,YUSUFBHAI YAKUBBHAI SALAT	RULE SERVED BY DS,(MR MAULIK J SHELAT)
3632	CA/354/2020	20/01/2020	STATE OF GUJARAT,THE DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	ARVIND BHANDARI SON OF VISHNU BHANDARI,	
3633	CA/355/2020	27/01/2020	DEPUTY ENGINEER (O AND M),	MS LILU K BHAYA	MANISHBHAI BHAGWANBHAI PATEL,ELECTRICITY OMBUDSMAN, GUJARAT STATE	,VATSAL S PARIKH,GAURANG H DAVE
3634	CA/356/2020	28/01/2020	STATE OF GUJARAT,GUJARAT SUBORDINATE SERVICES SELECTION BOARD	GOVERNMENT PLEADER	JAYRAJSINH BHRATSINH CHAUHAN,	HL PATEL ADVOCATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3635	CA/358/2020	19/02/2020	SAVA VAGHA PARMAR (HARIJAN),	NISHIT A BHALODI	VANRAJ GELABHAI,VAJABHAI GACABHAI MAKWANA,HDFC ERGO GENERAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED
3636	CA/360/2020	20/01/2020	THE DISTRICT DEVELOPMENT OFFICER,	MR HS MUNSHAW	DIPESHKUMAR SOMABHAI VASAVA,	
3637	CA/363/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME-TAX, VADODARA-2,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICALS INDUSTRIES LTD.,	MR B S SOPARKAR
3638	CA/364/2020	13/02/2020	PRINCIPAL COMMISSIONER OF CENTRAL GST,	VIRAL K SHAH	M/S. MAIZE PRODUCTS,	NANAVATI & NANAVATI
3639	CA/365/2020	05/03/2020	JIKUBEN CHIKABHAI KOTHARI,MINOR SAHDEV CHIKABHAI KOTHARI,MINOR AJIT CHIKABHAI KOTHARI,KAJALBEN CHIKABHAI KOTHARI,REKHABEN CHIKABHAI KOTHARI	NISHIT A BHALODI	SHAILESHBHAI DAMJIBHAI MULANI,BHARTI AXA GENERAL INSURANCE CO LTD,HITESHBHAI BACHUBHAI JORA,NEW INDIA ASSURANCE CO LTD	RULE SERVED,(MR MAULIK J SHELAT)
3640	CA/366/2020	02/03/2020	JAYKUMAR BHARAT AHIR (LOKHIL),	NISHIT A BHALODI	DRIVER INFORMATION NOT AVAILABLE,SHAKIL ASHIKALI ANSARI,NEW INDIA INSURANCE CO LTD	,RULE SERVED,MR AJAY R MEHTA
3641	CA/369/2020	19/02/2020	MAHENDRABHAI LAKSHMIDAS THAKRAR,PARULBEN MAHENDRABHAI THAKRAR	NISHIT A BHALODI	BHANUBHAI RAJSHIBHAI KESHVALA,SAMATBHAI VIKRAMBHAI ODEDARA,HDFC ERGO GENERAL INSURANCE CO LTD,MANDIP KANTILAL VAISHNAV,VIKRAM MEGHJIBHAI ZAPDA	RULE NOT RECD BACK,RULE SERVED
3642	CA/371/2020	04/03/2020	LILABEN ARVINDBHAI MACKWANA,MINOR DHAVAL ARVINDBHAI MACKWANA,MINOR SACHIN ARVINDBHAI MACKWANA,SHIVABHAI JERAMBHAI MACKWANA,SHANTUBEN SHIVABHAI MACKWANA	NISHIT A BHALODI	ARVINDBHAI BHAGWANBHAI MORI,BABUBHAI JINABHAI MORI,NEW INDIA INSURANCE CO LTD,RUTURAJSINH VASUDEVSINH ZALA	RULE SERVED,MR VIBHUTI NANAVATI
3643	CA/373/2020	05/03/2020	LIYAKAT IBRAHIM KHATRI,	NISHIT A BHALODI	ARJUNSINH BHAILALBHAI RAO,CHINTUBHAI BHIKHUBHAI KAYASTH,BAJAJ ALLIANZ GENERAL INSURANCE CO LTD,ALTAF AHEMAD KHATRI,NEW INDIA ASSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED,MS KIRTI S PATHAK
3644	CA/374/2020	24/02/2020	DIPTIBEN KIRANBHAI MEHTA,PRAPTI KIRANBHAI MEHTA,UNNATI KIRANBHAI MEHTA	MR. HEMAL SHAH	KUTCH DISTRICT RURAL DEVELOPMENT AGENCY,NEW INDIA INSURANCE CO LTD	RULE SERVED
3645	CA/375/2020	21/01/2020	JAYANTIBHAI SAMJIBHAI PATEL,	MR SK PATEL	KANUBHAI MOTISANG CHAVDA,RAMSINH MOTISANG CHAVDA,ARJANBHAI BHALABHAI PRAJAPATI,DEVRAMBHAI ARJANBHAI PRAJAPATI,SUKHDEVBHAI ARJANBHAI PRAJAPATI,SANKARBHAI ARJANBHAI PRAJAPATI,DASHRATHBHAI ARJANBHAI PRAJAPATI	
3646	CA/376/2020	09/03/2020	SHAMBUJI KALAJI THAKOR,	MR PADMRAJ K JADEJA	GAGIBEN W/O SHAMBUJI THAKOR AND D/O BIKHAJI THAKOR,	
3647	CA/377/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	PATEL BALDEVBHAI JOITARAM,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL
3648	CA/378/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	HEIRS OF SHAKARABHAI MAGANBHAI KANTABEN SHAKARABHAI,SPECIAL LAND ACQUISITION OFFICER	RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL
3649	CA/379/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	HEIRS OF UGRABHAI BECHARBHAI,SPECIAL LAND ACQUISITION OFFICER,LEGAL HEIRS OF PASABHAI UGARBHAI PATEL,LILABEN W/O PARSHOTTAMDAS PATEL,ASHOKBHAI PARSHOTTAMDAS PATEL,ALPESHBHAI PARSHOTTAMDAS PATEL,SUNITABEN D/O PARSHOTTAMDAS PATEL	,RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL
3650	CA/381/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	HEIRS OF PATEL SHAMBHUBHAI GOVABHAI,SPECIAL LAND ACQUISITION OFFICER,SAVITABEN W/O SHAMBHUBHAI PATEL,PRAKASHBHAI SHAMBHUBHAI PATEL,RITABEN D/O SHAMBHUBHAI PATEL,SONALBEN D/O SHAMBHUBHAI PATEL,VARSHABEN D/O SHAMBHUBHAI PATEL	,RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3651	CA/382/2020	28/02/2020	DEPUTY GENERAL MANAGER OIL NATURAL GAS CORPORATION,	MS DIMPLE A THAKER	LH OF PATEL MANEKLAL SHAKARDAS,SPECIAL LAND ACQUISITION OFFICER,PATEL SAVITABEN MANEKBHAI(MARRIED),PATEL ARVINDBHAI MANEKBHAI,PATEL MADHUBEN MANEKBHAI(MARRIED),PATEL DHARMISTHABEN MANEKBHAI(MARRIED)	RULE NOT RECD BACK,J K GANDHI,MR AKASH R PATEL
3652	CA/383/2020	25/02/2020	AAJBAI HAJA SAVA HARIJAN,	JENIL M SHAH,MR HENIL M SHAH	SALEMAMAD HAROON ODHEJA,VALJI KARSAN MEPANI,NATIONAL INSURANCE CO LTD	RULE NOT RECD BACK,RULE SERVED
3653	CA/384/2020	11/03/2020	SATISHBHAI PITHABHAI DAMOR,	MR MOHSIN M HAKIM	MUKESHBHAI SETANBHAI VASAIYA,MESSRS SHRIJEE CARTING,ROYAL SUNDARAM ALLIANZ GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
3654	CA/388/2020	25/02/2020	VISHRAM DEVJI BUDIYA,SHAMBAI VISHRAM BHUDIYA	JENIL M SHAH	JALARAMJI LUMBARAMJI CHODHARY,FATEHDAN MEGHRAJ GADHAVI,NEW INDIA INSURANCE CO LTD	RULE SERVED
3655	CA/391/2020	19/02/2020	RAHEMUMABEN YUSUFBHAI ALIAS BODUBHAI MALEK,AMIRBHAI YUSUFBHAI ALIAS BODUBHAI MALEK	MR AMAR D MITHANI	HALA SAJIDBHAI BODUBHAI,SHEKH SIPAI MONASDIK MO AMINBHAI,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED
3656	CA/406/2020	03/03/2020	GENERAL MANAGER ONGC,	MRS SUMAN KHARE,MR AKSHAT KHARE	PATEL NANDUBHAI SOMABHAI,PATEL ANILKUMAR BECHARBHAI,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED,MR RUDRA V TRIVEDI
3657	CA/407/2020	03/03/2020	GENERAL MANAGER ONGC,	MRS SUMAN KHARE,MR AKSHAT KHARE	PALIBEN KALIDAS PATEL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
3658	CA/408/2020	03/03/2020	GENERAL MANAGER ONGC,	MRS SUMAN KHARE,MR AKSHAT KHARE	LH OF DECD PATEL LALBHAI AMBALAL,SPECIAL LAND ACQUISITION OFFICER,KAPILABEN LALBHAI PATEL,PATEL ALPABEN D/O LALBHAI AMBALAL,YOGESH LALBHAI PATEL,PATEL JIGNABEN D/O LALBHAI AMBALAL,PATEL BELABEN D/O LALBHAI AMBALAL	,RULE NOT RECD BACK,RULE SERVED
3659	CA/410/2020	19/02/2020	MADHUSUDAN CHHOTABHAI THAKAR,MANISHABEN MADHUSUDAN THAKAR	NISHIT A BHALODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	RULE SERVED
3660	CA/411/2020	24/02/2020	BHIKHABHAI RAMAJI THAKOR,VIJAYABEN BHIKHAJI THAKOR	NISHIT A BHALODI	HARIF ADAMBHAI HALEPAUTRA DELETED,OSMAN DHANI MANJOTHI,NEW INDIA INSURANCE CO. LTD	,RULE NOT RECD BACK,MR NAGESH C SOOD
3661	CA/412/2020	19/02/2020	RAJMALJI JAYMALJI JADEJA,JANAKBA RAJMALJI JADEJA,NATWARSINH RAJMALSINH JADEJA,KHAMABA NATWARSINH JADEJA	NISHIT A BHALODI	UNKNOWN,VIJAY KARSHAN BHADERSA,NEW INDIA INSURANCE CO. LTD,NEW INDIA INSURANCE CO. LTD	,RULE SERVED,RULE UNSERVED
3662	CA/416/2020	03/03/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	PAYALBEN VIKRAMSINH PADHIYAR,SHANTABEN VIKRAMSINH PADHIYAR,SALAMSINH LALUBHAI PADHIYAR THRU NEXT FRIEND AND GUARDIAN SHANTABEN VIKRAMSINH PADHIYAR,RANJIT IBRAHIM RANA,NARESHKUMAR BALVANTSINH PADHIYAR	RULE SERVED,MR R G DWIVEDI,MS POOJA H HOTCHANDANI,NISHIT A BHALODI
3663	CA/417/2020	24/02/2020	ABHESINH PRATAPSINH RAJPUT,VIMLABA ABHESINH RAJPUT,HETALBEN ABHESINH RAJPUT,SEJALBEN ABHESINH RAJPUT,AARTIBEN ABHESINH RAJPUT THROU ABHESINH PRATAPSINH RAJPUT LEGAL GUARDIAN	MR. SHIVAM N THAKKAR	MEETKUMAR KANTILAL PATEL,THE CHOLA M.S. GENERAL INSURANCE CO. LTD	RULE SERVED
3664	CA/418/2020	03/03/2020	THE NATIONAL INSURANCE CO.LTD.,	MR SUNIL B PARIKH	BHARATIBEN JAYKISHOR THACKER,SACHIN JAYKISHOR THAKCER,RUPAL JAYKISHOR THAKCER,RADHIKA JAYKISHOR THAKCER THRU MOTHER AND NATURAL GUARDIAN BHARATIBEN JAYKISHOR THACKER,RAMTUJI KALUJI THAKOR,CORE HEALTH CARE LTD	RULE UNSERVED,JENIL M SHAH
3665	CA/419/2020	11/02/2020	SHRI RAM GENRAL INSURANCE CO LTD,	MS KIRTI S PATHAK	KAILASHBEN VIKRAMSINH VAGHELA,RANVIRSINH VIKRAMSINH VAGHELA,MAYURSINH VIKRAMSINH VAGHELA,PARMAR RANGITBHAI RANCHHODBHAI,SURESHKUMAR SHANABHAI CHAUHAN,SHANABHAI JAMABHAI CHAUHAN	RULE NOT RECD BACK
3666	CA/420/2020	20/02/2020	SHRIRAM GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	BRAHMBHATT KETAN MAHENDRABHAI,MAFATBHAI BUDHABHAI PARMAR,DINESHBHAI MAFATBHAI PARMAR	RULE NOT RECD BACK,RULE SERVED

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3667	CA/421/2020	19/02/2020	DHARMENDRASINH RANJITSINH CHAUHAN,	MR VAIBHAV A VYAS	STATE OF GUJARAT,GUJARAT SUBORDINATE SERVICE SELECTION BOARD,DIRECTOR GENERAL OF POLICE	
3668	CA/425/2020	21/01/2020	STATE OF GUJARAT,DIRECTOR,ASSISTANT DIRECTOR	GOVERNMENT PLEADER	BHAGVANBHAI AMRABHAI DAMOR,	
3669	CA/428/2020	03/03/2020	RAMESHBHAI SHIVABHAI SANTHALIYA,	NISHIT A BHALODI	PARBATBHAI PUNJABHAI MATHUKIYA,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,MS KIRTI S PATHAK
3670	CA/430/2020	19/02/2020	SAVITABEN BABUBHAI DAMOR,	NISHIT A BHALODI	GIRISHBHAI SURTANBHAI TADVI,RAKESH MANGILAL LABANA,UNITED INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
3671	CA/434/2020	09/03/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINH JETHABHAI BARIA,SABURBHAI DESINGBHAI MAVI,DALPATBHAI MOHANBHAI SANGODIYA	UNSERVED EXPIRED (R),MR MOHSIN M HAKIM
3672	CA/436/2020	16/03/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	DIGVIJAYSINH LADHUBHA JADEJA,MAHIPATSINH YUVANSINH CHUDASAMA,HARESH K. RAVAL,IFFCO TOKYO GENERAL INSURANCE CO LTD (DELETED),OSMAN AADAM SUMARA,ROSHANBANU OSMAN SUMARA,ZARINABANU URSH SUMARA,SADAMHUSAIN OSMAN SUMARA THRU OSMAN AADAM SUMARA,MOHMAD REHAN URSH SUMARA THRU MOTHER ZARINABANU URSH SUMARA	,RULE SERVED,RULE UNSERVED,NISHIT A BHALODI
3673	CA/438/2020	05/02/2020	A-ONE ACID PRIVATE LIMITED,	MR RATHIN P RAVAL	PRAKASHBHAI RANCHHODBHAI KOTED (PATEL),NEW INDIA ASSURANCE COMPANY LIMITED	,MR VIBHUTI NANAVATI
3674	CA/439/2020	12/03/2020	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,	MS KIRTI S PATHAK	RAJESHBHAI KESHAVBHAI MISTRY,INTWALA SAMSUDDIN FAKIRMOHMAD	RULE NOT RECD BACK,NISHIT A BHALODI
3675	CA/442/2020	23/01/2020	HARIBHAI CHANABHAI PARGHI,	MITTAL N PATEL	STATE OF GUJARAT,DISTRICT COLLECTOR,DISTRICT SUPPLIER OFFICER,MAMLATDAR	
3676	CA/443/2020	23/01/2020	SARFARAJ ISHMAILBHAI PATEL,RAMESHKUMAR MADHAVLAL PATEL,MAHEBUBMIYA RASIDAHMED BUKHARI,KALYANSINH DEVSINGH VAGHEL	,C J GOGDA,BANSI M KARIA	THE STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,SECRETARY,SARFARAJKHAN GULABKHAN PATHAN,GAJENDRAKUMAR MAGANBHAI RATHOD,ANAVARKHAN PRIAKHAN PATHAN,HASHAMUKHBHAI MAGANBHAI PATEL,VASUDEV PUNDLIKAV PUNDALIK,BHAVINBHAI MULAJIBHAI RATHOD,HARPALSINH HARADEVSINH JADEJA,MEHULSINH HARADEV JEDEJA,MAHMADKHAN HIYATKHAN DHASURA,MUNIRMOHMAD YUSUFMINYA SHAIKH,NILESHKUMAR NATAVARLAL GOHIL,JAVEDKHAN AKHTARKHAN PATHAN,AJAYKUMAR JABBARMAL SWAMY,SOHANSINH HARISINH BAROT,SANDIP DINAR KADAM,JASJAVANTKUMAR KARASHANBHAI PARMAR,DHIRAJKUMAR LAXAMANBHAI PARMAR,NARESHBHAI NARANBHAI PATIL,RANACHODBHAI BHAGAVANBHAI TELE,VIJAYBHAI RADHESHYAM MISHRA,TULASHISINH MOHANSINH CHAUHAN,DIPAKKUMAR DHABUBHAI GHAMANDE	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3677	CA/444/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3678	CA/445/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUROCHEMICALS LTD.,	MR B S SOPARKAR
3679	CA/446/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3680	CA/447/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3681	CA/448/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3682	CA/449/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3683	CA/451/2020	30/01/2020	HEIRS OF DECEASED SATHWARA VALLABH BECHAR,RALIYABEN VALLABHABHAI,LAXMIBEN CHHAGANBHAI,VRAJLAL VALLABHABHAI,SAVITABEN JERAMBHAI,DIVALIBEN LAXMIDAS,LALJI VALLABHABHAI,DEVJI VALLABHABHAI,VITHAL VALLABHABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
3684	CA/453/2020	05/08/2020	GITABEN MOTIBHAI CHAUDHARI,MITAL HARDAS BHETARIYA,CHIRAG SOMABHAI DHOKADIYA	ADITI S RAOL	FENILKUMAR JAYANTIBHAI BHARWAD,STATE OF GUJARAT,GUJARAT PUBLIC SERVICE COMMISSION,JIGNASHA PANCHABHAI CHAUDHARY	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,VYOM H SHAH
3685	CA/454/2020	30/01/2020	HEIRS OF DECEASED UKA AMRA,AMARBEN UKABHAI,BALUBHAI UKABHAI,ARVINDBHAI UKABHAI,VIRUBEN UKABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
3686	CA/455/2020	10/02/2020	LEOUA KETAN RASHIKLAL,BAGDA SHILPA LAXMANBHAI,MAKVANA BHAVIKA DINESHBHAI,GOHIL ZIGYASA RAMJIBHAI,PARMAR HETAL VALJIBHAI,RATHOD RANJANBEN KHIMJIBHAI	MR NK MAJMUDAR	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT EDUCATION COMMITTEE,SOCIAL JUSTICE AND EMPLOYMENT SECRETARY,DIRECTOR,SECRETARY	
3687	CA/457/2020	30/01/2020	HEIRS OF DECEASED HARIJAN MUNJA CHANA,GORABHAI MUNJABHAI,JETHIBEN MUNJABHAI,AMIBEN MUNJABHAI,NANDUBEN MUNJABHAI,PRABHABEN MUNJABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
3688	CA/462/2020	30/01/2020	HEIRS OF DECEASED GORDHAN KARMAN,JYOTSNABEN GORDHANBHAI,MANSUKH GORDHANBHAI,CHAMPABEN GORDHANBHAI,RAMNIKBHAI GORDHANBHAI,SHANTIBHAI GORDHANBHAI,ARVINDBHAI GORDHANBHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
3689	CA/469/2020	03/03/2020	MUKESHBHAI GOVINDBHAI PARMAR,	MR H M SHAH,MR. HEMAL SHAH	PARESHKUMAR DILIPKUMAR DAVE,ABHAY GUNVATLAL VASA,NEW INDIA ASSURANCE CO. LTD	RULE NOT RECD BACK,MR AJAY R MEHTA
3690	CA/473/2020	03/03/2020	M/S. HARI SILICATE INDUSTRIES,M/S. HARI SILICATE INDUSTRIES	MR HIREN U TRIVEDI,R B BHATT	THE PASCHIM GUJARAT VIJ COMPANY LTD.,	RULE SERVED
3691	CA/474/2020	29/01/2020	ROHANKUMAR NATVARBHAI PARMAR,NIRAVKUMAR HARESHBHAI DESAI,SHANKARBHAI BHIKHABHAI RATHOD,PARESHBHAI GOVINDBHAI AHIR,ASHOKBHAI ISHWARBHAI	MR NIKUNT K RAVAL	THE JOINT CHARITY COMMISSIONER,SURAT,NITINBHAI GUNVANTBHAI PATEL,HARSHADBHAI KHANDUBHAI DESAI,HARESHBHAI ZINABHAI DESAI,NIKUNJ DOLATBHAI AHIR,NANUBHAI NATHUBHAI PATEL,DHANSUKHBHAI LALLUBHAI PATEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3692	CA/475/2020	22/01/2020	MANSUKHBHAI SHAMBHUBHAI PATEL (KAKDIYA),	S M KIKANI	MAHADEVBHAI THAKORBHAI PATEL,VALIBEN D/O THAKORBHAI DAYALBHAI PATEL W/O KHANDUBHAI PATEL,RAJSHREEBEN CHETANKUMAR NATAWARBHAI,LAXMIBEN D/O THAKORBHAI DAYALBHAI PATEL,VALIBEN THAKORBHAI DAYALBHAI PATEL,DAXABEN @ SUDHABEN D/O THAKORBHAI DAYALBHAI,JITESHBHAI JERAMBHAI ITALIYA,SANDIP POPATBHAI @ PRAVINBHAI BALDHA,DINESHBHAI SAVAJIBHAI KAKADIYA,JAGDISHBHAI PADMABHAI ITALIYA	
3693	CA/476/2020	23/01/2020	LH OF PATEL JAISINGHBHAI VIRAMBHAI,NITINBHAI JAISINGBHAI PATEL,VIRENDRABHAI JAISINGBHAI PATEL,REVABEN JAISINGBHAI PATEL,MANIBEN JAISINGBHAI PATEL	,MR MANISH S SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER	
3694	CA/477/2020	20/02/2020	HIRENBHAI ASHOKBHAI TANDEL,	MR JIGNESH L HAJARE	STATE OF GUJARAT,DEPUTY SUPERINTENDENT OF POLICE,DISTRICT MAGISTRATE,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3695	CA/478/2020	23/01/2020	JAYABEN LALJIBHAI SANGHVI,DAMYANTIBEN RAMNIKLAL,NAVIN HIRALAL MEHTA,NITINBHAI RAMJI SORATHIYA,VIJAY MOHANLAL RAIDE,KIRITKUMAR HANSRAJ BHATIYA,RANJANBEN BHUPENDRA SHAH,BABULAL NARSHI,ANAND RAMJI ANAVADIYA,PARSOTAM VISHRAM THAKKAR,DALSUKH BHAICHAND KORADIYA,KALPESHKUMAR KANTILAL THAKKAR,MANSATTA RAJESH KANTILAL,AKSHAY GOVINDBHAI MALSATAR,PRATIMABEN PRAFUL BHATIYA,ASHOKKUMAR DHIRAJLAL,JAYABEN JAYANTILAL SHAH,BHANUBEN PARSOTTAM THAKKAR,GHANSHYAM RAVILAL THAKKAR,MANJULABEN JAYANTILAL THAKKAR,VIJAYABEN HIRALAL POMAL,ARCHANABEN GHANSHYAM THAKKAR,KANKUBEN DAMJI POMAL,MANISH JAYANTILAL SHAH,BHUPENDRA JAYANTILAL SHAH,SAROJBEN BHUPENDRA POMAL,GOSWAMI RAMKRISHNAGIRI KISHORGIRI,GOSWAMI SANDIPGIRI KISHORGIRI,HIRALAL DAMJI SONI (NOW DECEASED),BHUPENDRA DAMJI SONI,KIRITKUMAR SAMPAT,SANGITABEN RAJKAMAL,SONI DAMYANTIBEN BHARATKUMAR,SONI KANUBEN JUTHALAL,MINABEN MAHENDRA POMAL	MR MK VAKHARIA	STATE OF GUJARAT,ANJAR AREA DEVELOPMENT AUTHORITY,TOWN PLANNING OFFICER,BIPINKUMAR CHHAGANLAL,JAISHRIBEN GIRDHARLAL,SONI KANKUBEN DAMJI,BIPINBHAI MANSUKHLAL THAKKAR,JARODA GORDHAN AMULAKH,JARODA KHODILAL AMULAKHBHAI,DILIPKUMAR DAMJI,USHABEN BANVARI	
3696	CA/479/2020	04/02/2020	DILSUKHBHAI GOVINDBHAI RATHOD,	SAN ASSOCIATES LLP	STATE OF GUJARAT,PASCHIM GUJARAT VIJ COMPANY LIMITED	
3697	CA/480/2020	23/01/2020	SHUBH PRAYAG COOPERATIVE HOUSING SOCIETY LIMITED,	MR AS ASTHAVADI	AHMEDABAD MUNICIPAL CORPORATION,DAXABEN SUKHLALBHAI PATEL	
3698	CA/481/2020	23/01/2020	SUBH PRAYAG CO-OPERATIVE SOCIETY LTD THROUGH ITS CHAIRMAN,,	MR AS ASTHAVADI	DAXABEN SUKHLALBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	
3699	CA/485/2020	23/07/2020	SUMRA SULEMAN BHACHU,	MR EE SAIYED	GOVERMENT PLEADER,STATE OF GUJARAT,COLLECTOR	NOTICE SERVED,NOTICE UNSERVED
3700	CA/486/2020	21/08/2020	HANIF SULEMAN BHACHU,	MR EE SAIYED	THE STATE OF GUJARAT,MAMLATDAR,TALATI CUM MANTRI	NOTICE SERVED,RULE SERVED
3701	CA/488/2020	27/01/2020	JAGDISHBHAI KUNDANDAS THAWRANI,	MR ASIT B JOSHI	STATE OF GUJARAT,THE DISTRICT EDUCATION OFFICER,THE PRINCIPAL / HEAD MASTER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3702	CA/489/2020	03/03/2020	JAYSHRIBEN CHHAGANBHAI VAGADIYA,SANGITABEN CHHAGANBHAI VAGADIYA,NAYNABEN CHHAGANBHAI VAGADIYA,LHR OF DECD DAYABEN CHHAGANBHAI VAGADIYA,SATISHBHAI CHHAGANBHAI VAGADIYA,KISHORBHAI RAVJIBHAI SAKARIYA,MINOR JIT KISHORBHAI SAKARIYA	MR AMAR D MITHANI	HEIRS AND LEGAL REP OF CHIMANLAL NANDLAL SHETH,CHHAGANBHAI BHOVANBHAI VAGADIYA,HANSABEN CHIMANLAL SHETH,HIREN CHIMANLAL SHETH,BHAVESH CHIMANLAL SHETH,AMITA CHIMANLAL SHETH HER WIFE OF DHIRAJLAL,AARTI CHIMANLAL SHETH WIFE OF PRAFULBHAI,PARUL CHIMANLAL SHETH W/O PINTUBHAI	,RULE SERVED,MR PREMAL S RACHH
3703	CA/490/2020	25/02/2020	HEIRS OF DECD. AHER UKABHAI RAMBHAI,KALIBEN UKABHAI BARAD,KARSHANBHAI UKABHAI BARAD,LAKHMANBHAI UKABHAI BARAD,VIRABHAI UKABHAI BARAD,KANABHAI UKABHAI BARAD,NARANBHAI UKABHAI BARAD,JAGMALBHAI UKABHAI BARAD	JENIL M SHAH	THE STATE OF GUJARAT,DISTRICT COLLECTOR,ASSISTANT COLLECTOR,MAMLATDAR	RULE SERVED
3704	CA/491/2020	23/01/2020	SUBH PRAYAG CO-OPERATIVE SOCIETY LTD THROUGH ITS CHAIRMAN,,	MR AS ASTHAVADI	DAXABEN SUKHLALBHAI PATEL,AHMEDABAD MUNICIPAL CORPORATION	
3705	CA/493/2020	25/02/2020	HARMANBHAI PUNJABHAI PATEL,	ROHAN A SHAH,RUSHABH H SHAH	LAKHIBEN ALIAS LAXMIBEN D/O KALABHAI MOHANBHAI PARMAR W/O CHOTTABHAI MOHANBHAI CHAVDA,SUDHABEN D/O KALABHAI MOHANBHAI PARMAR W/O SURESHBHAI BABARBHAI PARMAR,NANDANBEN WD/O KALABHAI MOHANBHAI PARMAR	RULE SERVED,A R KADRI,VASIMRAJA A KURESHI

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3706	CA/496/2020	03/03/2020	BABUBHAI VIRABHAI,	MS AMRITA AJMERA	JABIZ ROHINTAN SABVALA,ASHRAFBHAI OSMANBHAI,TATA AIG GENERAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL
3707	CA/498/2020	03/03/2020	RATHWA RAMILABEN JAYANTIBHAI,MINOR RATHWA HITESHBHAI JAYANTIBHAI,MINOR RATHWA VASANTABEN JAYANTIBHAI,RATHWA CHAKLIBEN DHANJIBHAI,RATHWA DHANJIBHAI DHOLIABHAI(EXPIRED ON 07-04-2015)	MR MOHSIN M HAKIM	SHAIKH RAFIUDDIN ILAMUDDIN,KASIM YUSUFBHAI BHIMLA,RELIANCE GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,MR CHIRAYU A MEHTA
3708	CA/516/2020	04/02/2020	SHREE PERFECT AUTO SERVICE,	MR DIPAK R DAVE	REGIONAL DIRECTOR,	RULE SERVED BY DS
3709	CA/520/2020	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,PATEL SAVITRIBEN WD/O SURESHBHAI SHAMJIBHAI PATEL,PATEL GAURAVBHAI SURESHBHAI,PATEL KRUTIBEN D/O SURESHBHAI SHAMJIBHAI PATEL W/O HARSHBHAI RATIBHAI PATEL,SHAMJIBHAI RAMJIBHAI PATEL,LAXMIBEN SHAMJIBHAI PATEL	RULE SERVED
3710	CA/521/2020	20/08/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	KARUNABEN VIHANBHAI GAMIT,MINOR AVANSH VIHANBHAI GAMIT,LAXMANBHAI GINABHAI GAMIT,MIRTHABEN ALIAS MARTHABEN LAXMANBHAI GAMIT,JAYENDRABHAI RAYSINGBHAI RATHVA	RULE SERVED,(MR PARESH M DARJI)
3711	CA/527/2020	05/03/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED MEHSANA,	MR VIBHUTI NANAVATI	LEBOLA CHANDUBHAI NETABHAI,SOMABHAI RAMABHAI SOLANKI	RULE SERVED
3712	CA/529/2020	05/03/2020	DEVUBEN WD/O BUDHIYABHAI SOLANKI,	MR.HIREN M MODI	ASHOKBHAI RANCHHODBHAI PATEL,IFFCO TOKIYO GENERAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,MS KIRTI S PATHAK
3713	CA/531/2020	16/03/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	TEENABEN RAKESHBHAI KHALASI,MINOR SHREYA RAKESHBHAI KHALASI THRU GUARDIAN TEENABEN RAKESHBHAI KHALASI,MINOAR TANAY RAKESHBHAI KHALASI THRU GUARDIAN TEENABEN RAKESHBHAI KHALASI,MADHUBHAI KESHABHAI KHALASI,SHANTABEN MADHUBHAI KHALASI,SHANTU DALLUJI MUNIYA,BADAMIBEN NATHUBHAI ODD	RULE SERVED,RULE UNSERVED,(MR PARESH M DARJI)
3714	CA/532/2020	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,NARMADABEN WD/O VITTHALBHAI MANJIBHAI PATEL,JITENDRABHAI S/O VITTHALBHAI MANJIBHAI PATEL,DHARMENDRABHAI VITTHALBHAI MANJIBHAI PATEL	RULE NOT RECD BACK,RULE SERVED
3715	CA/533/2020	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,NUTANBEN WD/O DILIPBHAI CHHAGANBHAI PATEL,DIKSHABEN D/O DILIPBHAI CHHAGANBHAI PATEL,KRUTIBEN D/O DILIPBHAI CHHAGANBHAI PATEL,DARSHANKUMAR S/O DILIPBHAI CHHAGANBHAI PATEL	RULE NOT RECD BACK,RULE SERVED
3716	CA/534/2020	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,PATEL BHAGWATIBEN WD/O BHARATBHAI MANIBHAI PATEL,PATEL MANSIBEN BHARATBHAI,PATEL KUNJKUMAR BHARATBHAI PATEL,PATEL MANIBHAI RAMJIBHAI,PATEL VIMLABEN W/O MANIBHAI RAMJIBHAI	RULE SERVED
3717	CA/535/2020	06/03/2020	NEW INDIA ASSURANCE COMPANY LTD,	MR VIBHUTI NANAVATI	RATILAL SHAMJIBHAI RAJDE,SHARDABEN WD/O JASHWANTBHAI PUNAMBHAI PATEL,DILIPKUMAR S/O JASHWANTBHAI PUNAMBHAI PATEL,JIGNESHBHAI S/O JASHWANTBHAI PUNAMBHAI PATEL	RULE NOT RECD BACK,RULE SERVED

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3718	CA/536/2020	28/01/2020	MEENBAIBEN DESHALBHAI JADU,	VMP LEGAL	STATE OF GUJARAT,THE SPECIAL SECRETARY REVENUE DEPARTMENT (DISPUTES),COLLECTOR,DEPUTY COLLECTOR , RAJKOT,DECD. DESHALBHAI UKABHAI JALU,DECD. KARSANBHAI DESHALBHAI JALU,DECD. NARANBHAI DESHALBHAI JALU,NARENDRABHAI NARANBHAI JALU,SURESHBHAI NARANBHAI JALU,BHAVNABEN NARANBHAI JALU,JAGDISHBHAI KARSANBHAI JALU,ASHOKBHAI KARSANBHAI JALU,PUSHPABEN MAHENDRABHAI KARSANBHAI JALU,TAMMANABEN MAHENDRABHAI JALU	
3719	CA/537/2020	28/01/2020	MAHANT SHRI BHOLEGIRI MAHARAJ GURU RAMGIRI MAHARAJ,	MR AMAR D MITHANI	STATE OF GUJARAT,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3720	CA/548/2020	17/02/2020	ORIENTAL INSURANCE CO LTD,	MR VC THOMAS	UMADEVI WD/O KALPESHKUMAR PRAHLADBHAI PATEL,SAMRATH KALPESHKUMAR PATEL,PRAHLADBHAI RAMABHAI PATEL(DELETED),SHARDABEN PRAHLADBHAI PATEL(DELETED),IRFAN IQBALBHAI SHEKH,HEIRS OF DECEASED RAJENDRA GISARAM YADAV AAMARJITBHAI RAJENDRA YADAV	DELETED,RULE SERVED BY DS
3721	CA/558/2020	13/02/2020	TATA HITACHI CONSTRUCTION MACHINERY CO PVT LTD,	MR HASIT DAVE	BHIKHAMAL CHHOTALAL EXIM PVT LTD,	NILU K VAIDANKAR,MR KAMLESH P VAIDANKAR
3722	CA/562/2020	03/03/2020	UMEDBHAI KHODABHAI BAKUTARA,SONALBEN UMEDBHAI BAKUTARA,JAYDEVBHAI ALIAS GOPALBHAI UMEDBHAI BAKUTARA	MR.HIREN M MODI	HEMANTSINH ALIAS HEMUBHA SAVJI JADEJA,NEW INDIA ASSURANCE CO LTD	RULE SERVED
3723	CA/564/2020	10/02/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	UNITED WAY OF BARODA,	MRS SWATI SOPARKAR
3724	CA/566/2020	19/02/2020	CHIRAG HARISHBHAI SHAH,	MR.D K.PUJ	GULABBEN SHIVLAL CHAVDA,	D H KANTHARIYA
3725	CA/568/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 2,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICAL INDUSTRIES LTD.,	MR B S SOPARKAR
3726	CA/569/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3727	CA/570/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3728	CA/571/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3729	CA/572/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3730	CA/573/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3731	CA/574/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR

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3732	CA/576/2020	11/03/2020	YOGESHBHAI RAJESHBHAI BAROT,ALPANABEN RAJESHBHAI BAROT,PAULOMI HASHMUKHBHAI BAROT	MR.HIREN M MODI	RAMANBHAI MAGANLAL PRAJAPATI,NARSINHBHAI NAROTTAMBHAI UDVADIYA,JAVLANTBHAI LALABHAI PRAJAPATI,SHAILESHKUMAR RAVJIBHAI PATEL,RAMANBHAI RANCHHODBHAI PATEL,PALLAVIBEN BHAILALBHAI PRAJAPATI,SHANISHKUMAR RAVJIBHAI PATEL,BHAILALBHAI PUNJABHAI PRAJAPATI,RAMANBHAI CHATURBHAI PRAJAPATI,RAVJIBHAI RANCHODBHAI PATEL,UPENDRA DALSUKH PRAJAPATI,HASHMUKH RAMANBHAI PRAJAPATI,NILESHBHAI CHANDUBHAI PRAJAPATI,PRATAPBHAI RANCHHODBHAI BAROT,LILABEN RANCHHODBHAI BAROT,VIMALABEN RANCHHODBHAI BAROT,HASMUKHBHAI RAMCHANDRABHAI BAROT,ARUNABEN RAMCHANDRABHAI BAROT,RAJESHBHAI HARISHCHANDRA BAROT,REKHABEN HARISHCHANDRA BAROT,RAKESHBHAI JAYRAMBHAI BAROT,USHABEN JAYRAMBHAI BAROT,MEENABEN JAYRAMBHAI BAROT,PRAKASHBHAI PRATAPBHAI BAROT,KIRITBHAI PRATAPBHAI BAROT,VIPULBHAI PRATAPBHAI BAROT,SANJAYBHAI SHANTILAL BAROT,URVASHIBEN SHANTILAL BAROT,SHANTABEN RAVAJIBHAI BAROT,JAYRAMBHAI RANCHHODBHAI BAROT	,RULE SERVED,UNSERVED EXPIRED (R),MR PARTHIV B SHAH
3733	CA/577/2020	17/02/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	HIRA DEVSI CHAUHAN (RABARI),DHANJI SAMAT MAHESHWARI,JADAV PARBAT SENGANI,SOMA RAVJI RABARI	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N)
3734	CA/587/2020	11/03/2020	HASMUKHBHAI RAMCHANDRA BAROT,ARUNABEN RAMCHANDRA BAROT (BRAMBHAT)	MR.HIREN M MODI	RAMANBHAI MAGANLAL PRAJAPATI,RAMESHBHAI CHATURBHAI PRAJAPATI,HARISHBHAI NATHABHAI PATEL,RAVJIBHAI RANCHODBHAI PATEL	,MR PARTHIV B SHAH
3735	CA/588/2020	11/03/2020	HASMUKHBHAI RAMCHANDRA BAROT,	MR.HIREN M MODI	RAMANBHAI CHATURBHAI PRAJAPATI,RAVAJIBHAI RANCHODBHAI PATEL	,MR PARTHIV B SHAH
3736	CA/589/2020	11/03/2020	HASMUKHBHAI RAMCHADNRA BAROT,ARUNABEN RAMCHANDRA BAROT	MR.HIREN M MODI	RAMANBHAI MANGALBHAI PRAJAPATI,L H OF DECD. JESINGBHAI M RABARI,NARSINHBHAI NAROTTAMBHAI UDVADIYA,JALVANTBHAI LALABHAI PRAJAPATI,NAISADH INDRAVADAN PATEL,RAMANBHAI RANCHHODBHAI PATEL,PALLAVIBEN BHAILALBHAI PRAJAPATI,SHAILESHBHAI RAVJIBHAI PATEL,L H OF DECD. BHAILALBHAI PUNJABHAI PRAJAPATI,RAMANBHAI CHATURBHAI PRAJAPATI,RAVJIBHAI RANCHODBHAI PATEL,NILESHBHAI JESINGBHAI RABARI,JASHVANTBHAI BHAILALBHAI PRAJAPATI	,RULE NOT RECD BACK,RULE SERVED,UNSERVED EXPIRED (R),MR PARTHIV B SHAH
3737	CA/594/2020	06/03/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	BALWANTRAI JETHALAL PARMAR,JYOTIBEN BALWANTRAI PARMAR,ILIYASKHAN ABDULKHAN MAKRANI (DELETED),HAJI YUSUFBHAI MOHAMMADBHAI MULTANI,REKHABEN BABUBHAI CHAUHAN,SUMITRABEN ASHOKBHAI PATEL	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,J K GANDHI,MALAV M MULANI
3738	CA/595/2020	06/03/2020	THE ORIENTAL INSURANCE CO. LTD,	MR RATHIN P RAVAL	NIRMALABEN DEVRAJBHAI HINSU,RAKESHBHAI DEVRAJBHAI HINSU,CHIRAGBHAI DEVRAJBHAI HINSU,RAMZANBHAI KASAMBHAI RAVMA,MAYABEN ASHWINBHAI JIVRAJANI	RULE SERVED
3739	CA/598/2020	12/03/2020	SAILESHBHAI RAMANBHAI CHAUHAN,	NISHIT A BHALODI	MAHESHKUMAR BUDHABHAI CHAUHAN,GIRISHBHAI GIRDHARBHAI CHAUHAN,NATIONAL INSURANCE CO. LTD,KANUBHAI MELABHAI SODHA,SAILESHBHAI KANUBHAI SODHA	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3740	CA/599/2020	05/03/2020	ALPABEN SANJAYBHAI PRAJAPATI,MINOR KARTIKKUMAR SANJAYKUMAR PRAJAPATI,TALSHIBHAI UKABHAI PRAJAPATI,RUKHIBEN TALSHIBHAI PRAJAPATI	NISHIT A BHALODI	RAJUBHAI ALIAS RAJESHBHAI PUNAMBHAI BHOI,VIKRAMBHAI SHIBHAIBHAI RABARI,SHRI RAM GENERAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR VIBHUTI NANAVATI
3741	CA/602/2020	11/03/2020	NARESHBHAI VISHNUBHAI TALPADA,	NISHIT A BHALODI	DHARMARAJSINH TEJNARAYANSINH,M/S MONTECARLO LTD,RELIANCE GENERAL INDUSRANCE CO LTD,AJITSINH PRABHATSINH RATHOD,MANUBHAI AMBALAL RATHOD,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR RATHIN P RAVAL
3742	CA/607/2020	11/08/2020	MASHRUBHAI JESUNGBHAI PATEL,	MR HIMANSU M PADHYA	VASHRAMBHAI PATABHAI HARIJAN,RAJNIKANT GAURISHANKAR TRIVEDI,ORIENTAL INSURANCE CO LTD	NOTICE SERVED
3743	CA/621/2020	17/08/2020	GULABSINH KABHSINH BARIA,SANTOKBEN GULABSINH BARIA	(CHETANKUMAR K SHAH)	TAKHATSINH SOMABHAI SOLANKI,VAIBHAV BHUPENDRABHAI PARIKH,THE NEW INDIA INSURANCE CO. LTD	NOTICE SERVED
3744	CA/625/2020	22/10/2020	SHRI RAM GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	LAXMIBEN WD/O SOMABHAI NATHABHAI THAKOR,PRITIKABEN SOMABHAI THAKOR,DHAVAL SOMABHAI THAKOR,VIKITA SOMABHAI THAKOR,VIJAYKUMAR RAMESHBHAI PATANVADIYA,VAHORA SOHIL SHABBIRBHAI	RULE SERVED,MR MOHSIN M HAKIM
3745	CA/626/2020	05/03/2020	HANSABEN JAGDISHBHAI HIRAGAR,NEHALI JAGDISHBHAI HIRAGAR	NISHIT A BHALODI	MITUL GAMBHIRBHAI CHAUHAN,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR TANMAY B KARIA
3746	CA/627/2020	05/03/2020	MINOR GIRISHBHAI HIMMATBHAI JATVA,	NISHIT A BHALODI	PRAVINBHAI AMBALAL GURJAR,GUJARAT STATE ROAD TRANSPORT CORPORATION,NEW INDIA INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR AJAY R MEHTA
3747	CA/630/2020	05/03/2020	IMTIAZ KASAMBHAI SHEIKH,	NISHIT A BHALODI	AABIDALI ASHRAFKHAN KHOKHAR,ABDULKADAR MOHAMADHUSAIN SAIYAD,NEW INDIA ASSURANCE CO. LTD	RULE SERVED,MR PALAK H THAKKAR
3748	CA/631/2020	05/03/2020	SHARDABEN MAGANBHAI ZALA,ASHOKBHAI MAGANBHAI ZALA,NITABEN MAGANBHAI ZALA,JUGABHAI MAGANBHAI ZALA	MR PARESH J BRAHMBHATT	DIVISIONAL CONTROLLER,	MR HS MUNSHAW
3749	CA/633/2020	05/03/2020	NARESHKUMAR ANILBHAI RATNOTAR,	MR SHAKEEL A QURESHI	GITA W/O NARESHKUMAR ANILBHAI RATNOTAR D/O BHANUPRASAD GULABBHAI SHRIMALI,	RULE SERVED
3750	CA/635/2020	05/03/2020	THE IFFCO TOKIO GENERAL INSURANCE CO LTD,	MS KIRTI S PATHAK	MAHIPATSINH LAXMANSINH SODHA,CHANDRESHKUMAR S/O OMPRAKESH,TEJSINH JIVANRAM CHAUDHARY	RULE NOT RECD BACK,NISHIT A BHALODI
3751	CA/642/2020	03/02/2020	GODHARA SARVAJANIK SHIKSHAN MANDAL THROUGH PRESIDENT SHARADKUMAR AMRATLAL SHAH,	MR VH DESAI	DIMPLEBEN BHRUPESHKUMAR SHAH,PRINCIPAL, JYOTSANABEN RAMESHCHANDRA PANCHAL,PRINCIPAL , NARENDRABHAI PRAJAPATI,PRINCIPAL, SATISHBHAI DHIRUBHAI DESAI,CONTROLLING AUTHORITY,APPELLATE AUTHORITY	
3752	CA/643/2020	30/09/2020	MOGHIBEN RAMJIBHAI MAKWANA,MANJULABEN RAMJIBHAI MAKWANA,URMILA RANJIBHAI MAKWANA	MR UM SHASTRI	UNION OF INDIA,	MS ARCHANA U AMIN
3753	CA/644/2020	10/02/2020	ZONAL MANAGER AND DISCIPLINARY AUTHORITY,GENERAL MANAGER HRD AND APPELLATE AUTHORITY,THE CHAIRMAN AND MANAGING DIRECTOR,PUNJAB NATIONAL BANK	MR. JAIMIN R DAVE	SHRI M.D. SHAH,GENERAL MANAGER HRD AND APPELLATE AUTHORITY,THE CHAIRMAN AND MANAGING DIRECTOR,PUNJAB NATIONAL BANK	ADITI S RAOL
3754	CA/645/2020	10/02/2020	SATIBEN D/O KARSHANBHAI CHAVDA W/O. RAMESH POCHABHAI MARAND,	MALAV M MULANI	RAMESHBHAI POCHABHAI MARAND,	
3755	CA/646/2020	04/02/2020	KARSHANBHAI BHURABHAI SARDHARA,	MR ANKIT SHAH	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE	
3756	CA/649/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 2,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICAL INDUSTRIES LTD.,	MR B S SOPARKAR
3757	CA/654/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 2,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICAL INDUSTRIES LTD.,	MR B S SOPARKAR
3758	CA/658/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	GUJARAT FLUOROCHEMICALS LTD.,	MR B S SOPARKAR
3759	CA/670/2020	16/03/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	FAG BEARINGS INDIA LTD.,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3760	CA/672/2020	12/03/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DEVIBEN NARANBHAI GADHE,RONAKBHAI NARANBHAI GADHE,RAVIBHAI NARANBHAI GADHE,YOGRAJSINH PRAVINSINH PARMAR,RADHABEN DAMJIBHAI AAHIR,RELIANCE GENERAL INSURANCE CO LTD,ISMAIL RAMJU NODE,IBHLA IBRAHIM MOKRASI	RULE SERVED
3761	CA/673/2020	12/03/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	LADUBEN VIRSINGBHAI SOLANKI,PRAVINABEN KANABHAI SOLANKI,YOGRAJSINH PRAVINSINH PARMAR,RADHABEN DAMJIBHAI AAHIR,RELIANCE GENERAL INSURANCE CO LTD,ISMAIL RAMJU NODE,IBHLA IBRAHIM MOKRASI	RULE SERVED,MR VIBHUTI NANAVATI
3762	CA/674/2020	12/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	NARENDRA KABHSINH CHAUHAN,MOHMMADMAKSUD ABDULRAHEMAN TEKRAWALA	RULE SERVED
3763	CA/676/2020	12/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	UMEDBEN DAMSINH CHAUHAN,MOHMMADMAKSUD ABDULRAHEMAN TEKRAWALA	RULE SERVED
3764	CA/677/2020	12/03/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	VIJAYBHAI DAMSINH CHAUHAN,MOHMMADMAKSUD ABDULRAHEMAN TEKRAWALA	RULE SERVED
3765	CA/689/2020	12/03/2020	ASMITABEN NARENDRASINH ZALA,	NISHIT A BHALODI	UNKNOWN,VIJAY KARSHAN BHADRESA,NEW INDIA ASSURANCE CO LTD,NEW INDIA ASSURANCE CO LTD	,RULE SERVED,(MR MAULIK J SHELAT)
3766	CA/692/2020	12/03/2020	RAMESHBHAI MOHANBHAI VAGHASIA,SHOBHABEN RAMESHBHAI VAGHASIA	NISHIT A BHALODI	JASMINBHAI BABULAL RAMOLIYA,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE UNSERVED,MR CHIRAYU A MEHTA
3767	CA/695/2020	12/03/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	NARVATBHAI DHANABHAI KOLI BARIA,MUSTUFA MOHMMAD KALOLIYA,VIRABHAI TERSINGBHAI RATHWA	RULE NOT RECD BACK,UNSERVED EXPIRED (R)
3768	CA/697/2020	16/03/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 1,	MR.VARUN K.PATEL	FAG BEARINGS INDIA LTD.,	RULE SERVED
3769	CA/698/2020	03/03/2020	SURESHBHAI BAVALJIBHAI SANGHANI,	MR Y J PATEL,MR PAWAN A BAROT	HEMANGINIBEN SURESHBHAI SANGHANI,	RULE SERVED BY DS
3770	CA/700/2020	10/02/2020	DEPUTY DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	MR HS MUNSHAW	M N SHEKH - EX-TALATI CUM MANTRI,	MR SP HASURKAR
3771	CA/703/2020	02/03/2020	LAKHUBHA KHUMANSINH CHUDASAMA,	MR MANTHAN K BHATT	GAJRABA NARENDRASINH ZALA D/O MOHANSINH KHUMANSINH CHUDASAMA,KIRANBA INDRAJITSINH ZALA D/O MOHANSINH KHUMANSINH CHUDASAMA	MR HRIDAY BUCH
3772	CA/704/2020	12/03/2020	STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR,PRINCIPAL	GOVERNMENT PLEADER	ASHOK SOMNATH PANDYA,	
3773	CA/712/2020	12/03/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	LAXMIBEN MAJIBHAI JAJADIYA,KOMALBEN MAJIBHAI JAJADIYA,KETANBHAI MAJIBHAI JAJADIYA,VIJAYBHAI MAJIBHAI JAJADIYA,ANJAVALIBEN RAMJIBHAI JAJADIYA,JAFARALI NASIRALI SAIYAD	RULE NOT RECD BACK,RULE SERVED
3774	CA/714/2020	12/03/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	AMRABHAI KAMJIBHAI ASARI,KESHARBEN AMRAJI ASARI,RASIKBHAI NANJIBHAI TABIYAD,RAJENDRASINH BHAIRAVSINH CHAUHAN	RULE NOT RECD BACK,RULE SERVED
3775	CA/715/2020	12/03/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	RIMA RAJAVAT RAMNARESH RAJPUT,KARAN RAMNARESH RAJPUT,CHHAYA RAMNARESH,RAJ RAMNARESH,PARSANI ALJIBHAI SAJIBHAI	RULE SERVED,UNSERVED EXPIRED (R)
3776	CA/718/2020	12/03/2020	MEENABEN W/O JAYANTIBHAI MAFATBHAI THAKOR,SUNIL JAYANTIBHAI THAKOR,MINOR KOMALBEN JAYANTIBHAI THAKOR,MINOR SANJAY JAYANTIBHAI THAKOR	NISHIT A BHALODI	RAJENDRABHAI JATUBHAI RAHEVAR,RAVIRAJSINH KANAKSINH VAGHELA,NEW INDIA ASSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED,MR PALAK H THAKKAR
3777	CA/720/2020	12/03/2020	MITESHBHAI JITENDRABHAI BHATT,	NISHIT A BHALODI	MAHEBOOBBHAI YUNUSBHAI VAHORA,RELIANCE GENERAL INDUSRANCE CO LTD	RULE NOT RECD BACK,MR RATHIN P RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3778	CA/759/2020	06/02/2020	DINESHBHAI GANESHBHAI VANKAR,KASHIBEN GANESHBHAI VANKAR,ASHOKBHAI GANESHBHAI VANKAR,MADHUBEN W/O BHANUBHAI VANKAR,CHANDRIKABEN BHANUBHAI VANKAR,MONOR DHARMENDRABHAI BHANUBHAI VANKAR,MINOR BHUPENDRABHAI BHANUBHAI VANKAR,JAGDISHBHAI BHANUBHAI VANKAR,BHARATBHAI BHANUBHAI VANKAR	DARSHIT R BRAHMBHATT	REGISTRAR GUJARAT VIDHYAPITH,	MR JAYANT P BHATT
3779	CA/774/2020	12/03/2020	HASMUKH BHIKHABHAI MAKWANA,	MR. BK. RAJ	JINALI W/O HASMUKHBHAI MAKWANA AND D/O APURVABHAI SHAH,	RULE SERVED
3780	CA/775/2020	21/10/2020	BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LIMITED,	(MR MAULIK J SHELAT)	REKHABEN BABUBHAI CHAUHAN,ILIYASKHAN ABDULKHAN MAKRANI(DELETED),HAJI YUSUFBHAI MOHAMMADBHAI MULTANI	,RULE SERVED,J K GANDHI,MALAV M MULANI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3781	CA/776/2020	21/10/2020	PRATAPSINH MADARSINH BODANA,GANESHBHAI VELABHAI CHAUDHARY,JAYANTILAL DHARMAJI SOLANKI	MR. VIPUL B SUNDESHA,MR. NISHIT P GANDHI	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,THE SECRETARY,SARFARJKHAN GULABKHAN PATHAN,GAJENDRAKUMAR MAGANBHAI RATHOD,ANVARKHAN PIRAKHAN PATHAN,HASMUKHBHAI MANGALBHAI PATEL,VASUDEV PUNDLIKRAV PUNDALIK,BHAVINBHAI MULJIBHAI RATHOD,HARPALSINH HARDEVSINH JADEJA,MEHULSINH HAIDER JADHAV,MAHMADKHAN HIYATKHAN DHASURA,MUNIRMOHMAD YUSUFMIYA SHAIKH,NILESHKUMAR NATWARLAL GOHIL,JAVEDKHAN AKHTARKHAN PATHAN,AJAYKUMAR JABBARMAL SWAMY,SOHANSINH HARISINH BAROT,SANDIP DINAR KADAM,JASWANTKUMAR KARSHANBHAI PARMAR,DHIRAJKUMAR LAXMANBHAI PARMAR,NARESHBHAI NARANBHAI PATIL,RANCHODBHAI BHAGWANBHAI TELE,VIJAYBHAI RADHESHYAM MISHRA,TULASINH MOHANSINH CHAUHAN,DIPAKKUMAR DHANUBHAI GHAMANDE,GIRIRAJSINH LALUBHA GOHIL,BHUPENDRAKUMAR JINABHAI GOLTER,RAJESHKUMAR KHODUBHAI CHAVDA,MANSUKHBHAI RAJABHAI RAJPARA,MUKESH DEVDANBHAI LOKHIL,SURENDRASINH KIRANSINH RANA,KANAKSINH KARANSINH SOLANKI,MEGHARAJSINH LAXMANSINH GOHIL,PRAKASHSINH HARISINH PARMAR,DILIPSINH JORAVARSINH RAMLAWAT,PRAVINBHAI GOVINDBHAI AAL,BHARATSINH NATVARSINH VAGHELA,VANRAJSINH BHANABHAI BABARIYA,SUBHASHCHANDRA GANESHBHAI KUNPARA,JAVEDBHAI DAUDBHAI DALVANI,RAVINDRAKUMAR NATHABHAI PATEL,DINESHKUMAR LALLANBHAI UPADHYAY,DASHRATHSINH HANUBHA VAGHELA,MAHIPATSINH BHAGVATSINH SOLANKI,MANSINH JAYSINH MAKWANA,SHAKTISINH SUKHDEVSINH VAGHELA,SHIVRAJSINH GOVINDSINH SARVAIYA,KAPIL HARISHCHANDRA TRIVEDI,LALIT YASHVANT BADGUJAR,SANTOSH LAXMANRAO SHEVALE,VISHNUKUMAR LALJIBHAI PATEL,JANAKKUMAR HARSUKHBHAI AHIR,VIJAY POPATLAL MATLIWALA,RAMESHKUMAR MADHAVLAL PATEL,RUDRADATTSINH GHANSHYAMSINH CHUDASAMA,HARDIPSINH BALBHADRASINH RANA,BABUBHAI JETHABHAI PATEL,HARSHADSINH BAHADURSINH SOLANKI,SANJAY MURLIDHAR PATIL,PRAVINSINH GANPATSINH,ALPESH LAKSHMISHANKAR PANDYA,KIRANBHAI VINAYAKBHAI NAIK,ANIRUDHHASINH VAJUBHA GOHIL,SANDEEP RAMESHCHANDRA SUSALADE,SIDHHARAJSINH RAGHUVIRSINH GOHIL,AJAY RASIKLAL PATEL,BHIKHUBHAI JAGRUPBHAI CHAUDHARY,NADIRALI NIZAMUDDIN SAIYED,CHETAN ATMARAM VANKHEDE,VIJAYSINH RANJITSINH GOHIL,SURESHKUMAR CHHAJURAM CHAUDHARY,ANIRUDHHASINH SHIVSINH BIHOLA,VIJAYSINH PARVATSINH PARMAR,MUKESHKUMAR UPENDRABHAI MAHARAJ,JANMEJAYSINH JASHUBHA JADEJA,KISHOR MADHAVRAO PATIL,DILIP VASUDEV PATIL,SURESH JETHABHAI VANAND,KALYANSINH DEVISINH VAGHELA,HITESHKUMAR FATUBHAI SOLANKI,FARUKBHAI YAKUBBHAU PATEL,VIRENBHAI JAMUBHAI PATEL,DILIPBHAI BHIMJIBHAI GUJJAR,BHAVESHKUMAR GOVINDSINH PARMAR,HEMANT ATMARAM THAKUR,PRATAPSINH DAIVATSINH ZALA,MANISHBHAI GAJENDRAPRASHAD JANI,KISHORSINH SATUBHA PARMAR,CHANDRASINH PRATAPSINH MAHIDA,DILIPSINH JASHVANTSINH,SIKANDAR JASHUBHA RANA,MANORSINH RAYAJIBHAI BARIA,MAHEBUBMIYA RASHIDAHEMAD BUKHARI,VIPALBEN SHAMADBHAI DESAI,PINTU JAGANNATH SALUNKE,VIJAY JAYANTIBHAI PATEL,KAMALSINH PRATAPSINH	,NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3782	CA/779/2020	10/02/2020	HEIRS OF DECEASED GORDHAN KARMAN,JYOTSNABEN GORDHANBHAI,MANSUKH GORDHANBHAI,CHAMPABEN GORDHANBHAI,RAMNIKBHAI GORDHANBHAI,SHANTIBHAI GORDHANBHAI,ARVINDBHAI GORDHANBHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
3783	CA/780/2020	10/02/2020	HEIRS OF DECEASED SATHWARA VALLABH BECHAR,RALIYABEN VALLABHABHAI,LAXMIBEN CHHAGANBHAI,VRAJLAL VALLABHABHAI,SAVITABEN JERAMBHAI,DIVALIBEN LAXMIDAS,LALJI VALLABHABHAI,DEVJI VALLABHABHAI,VITHAL VALLABHABHAI	MR NITIN M AMIN	STATE OF GUJARAT THROUGH DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION(IRRIGATION)OFFICE,EXECUTIVE ENGINEER	
3784	CA/781/2020	18/12/2020	BAKUBA BIKHUBHAI VALA,MAHENDRASINH BHIKHUBHAI VALA,DHARMENDRASINH BHIKHUBHAI VALA	MR P C CHAUDHARI	KHASTA KHADOL GROUP SEVA SAHKARI MANDALI LTD.,GUJARAT RAJYA SAHKARI SANSTHA KARMACHARI MAHAMANDAL	MR PRABHAKAR UPADYAY,MR UT MISHRA
3785	CA/791/2020	10/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME-TAX,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICALS INDUSTRIES LTD.,	MR B S SOPARKAR
3786	CA/799/2020	23/09/2020	STATE OF GUJARAT,COLLECTOR, SURAT	GOVERNMENT PLEADER	ASHOKBHAI HARIBHAI GAJERA,SAROJBEN ASHOKBHAI GAJERA,BAKULBHAI HARIBHAI GAJERA,SUNITABEN CHUNIBHAI GAJERA,VASANTBHAI HARIBHAI GAJERA,RAMABHAI MOTIBHAI PATEL,BHARATBHAI KESHAVBHAI PATEL,KISHORBHAI BHIKHABHAI PATEL,MADHUBEN SHAMJIBHAI PATEL,KASHIBEN SHAMJIBHAI PATEL	,RULE SERVED BY DS,UNSERVED EXPIRED (R),MR. AADIT R SANJANWALA
3787	CA/802/2020	12/03/2020	RAMJIBHAI HARIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3788	CA/804/2020	12/03/2020	KARSHANBHAI KANJIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3789	CA/805/2020	12/03/2020	BABUBHAI CHHAGANBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3790	CA/808/2020	12/03/2020	JAYANTIBHAI NANJIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3791	CA/809/2020	12/03/2020	LAKHABHAI HIRJIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3792	CA/811/2020	12/03/2020	MAGANBHAI MOHANBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3793	CA/812/2020	12/03/2020	DEVSIBHAI HARIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED BY DS
3794	CA/833/2020	11/03/2020	NIRUBEN RAJENDRABHAI CHADOTRA,	MR. JIT P PATEL	JAGDISHBHAI CHATURBHAI LUNAGARIYA,	MR SP MAJMUDAR
3795	CA/834/2020	13/02/2020	LH OF DECD PATEL MANIBHAI BAKORBHAI,MADHUBEN D/O MANIBHAI PATEL AND W/O VINUBHAI PATEL,RAMILABEN D/O MANIBHAI PATEL,RANJANBEN D/O MANIBHAI PATEL,HANSABEN D/O MANIBHAI PATEL,SARLABEN D/O MANIBHAI PATEL AND W/O VIJAYKUMAR PATEL,PINABEN D/O MANIBHAI PATEL,GIRABEN D/O MANIBHAI PATEL THROUGH POA AND SISTER SARLABEN VIJAYKUMAR PATEL	,MR YATIN SONI	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3796	CA/835/2020	11/02/2020	ASHOKBHAI GORDHANBHAI DATTANI,	MR PREMAL S RACHH	DY ENGINEER,	
3797	CA/840/2020	13/02/2020	APPROPRIATE AUTHORITY (PC AND PNDT) AND CHIEF DISTRICT HEALTH OFFICER,	MS RV ACHARYA	GOVT. OF GUJARAT,NALIN HIMATLAL SHAH	,MR AD OZA
3798	CA/844/2020	12/03/2020	STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR,PRINCIPAL	GOVERNMENT PLEADER	GAURISHANKER GANGARAM PANDYA,	NOTICE SERVED BY DS
3799	CA/845/2020	12/10/2020	U.G.RATHOD,	MS SHIKHA D PANCHAL	STATE OF GUJARAT,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3800	CA/851/2020	02/03/2020	HARISH, S/O. TEJABHAI AHIR,	MR. AAMIR S PATHAN	HARINARAYAN RAMJAS PATEL,NAVINCHANDRA V. BHATTIA,NEW INDIA ASSURANCE CO LTD,SHAMJIBHAI TEJABHAI AHIR	,MR VIBHUTI NANAVATI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3801	CA/874/2020	18/02/2020	DALWADI NAROTAMBHAI BHURABHAI,	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3802	CA/875/2020	31/08/2020	NATIONAL INSURANCE COMPANY LTD,	MR NAGESH C SOOD	RAKESHKUMAR GOVINDBHAI PATEL,ANKIT RAKESHKUMAR PATEL,PRIYANKA RAKESHKUMAR PATEL,MARGESH RAKESHKUMAR PATEL,KANTABEN GOVINDBHAI PATEL,JIGNESHKUMAR MAYURBHAI SHAH	RULE SERVED,UNSERVED EXPIRED (R),(MR PARESH M DARJI)
3803	CA/897/2020	11/03/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER,DIRECTOR	GOVERNMENT PLEADER	GOVINDBHAI KARSHANBHAI PARMAR,KARSHANBHAI SHANKARBHAI VADI,RAMSINGJI CHHANAJI MAKWANA	MR MURALI N DEVNANI
3804	CA/901/2020	17/02/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA 2,	MR.VARUN K.PATEL	M/S SUN PHARMACEUTICALS INDUSTRIES LTD.,	MR B S SOPARKAR
3805	CA/909/2020	17/02/2020	RABARI KUMBHA DUNGAR SINCE DECD THROUGH HIS HEIRS,RABARI JOJUBEN WD/O KUMBHABHAI(DECEASED),RABARI VAGHABHAI KUMBHABHAI SINCE DECEASED,RABARI JASUBEN KUMABHAI,RABARI SATUBEN KUMBHABHAI,RABARI LAKHMABEN KUMBHABHAI,RABARI CHELABHAI KUMBHABHAI,RABARI NATHUBEN KUMBHABHAI,RABARI MONABEN VAGHABHAI SINCE DECEASED,RABARI MASHRUBHAI VAGHABHAI,RABARI JAGALBEN VAGHABHAI,RABARI THAKARSHIBHAI VAGHABHAI,RABARI SHANKARBHAI VAGHABHAI	MR AV PRAJAPATI	SPECIAL LAND ACQUITION OFFICER,GENERAL MANAGER	
3806	CA/939/2020	18/02/2020	MAGANBHAI PRABHUBHAI,	MR NITIN M AMIN,MR KARTIK V DHADHAL	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION (IRRIGATION) OFFICER,EXECUTIVE ENGINEER,VASHRAMBHAI PRABHUBHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3807	CA/942/2020	18/02/2020	CHAUDHARY KALIBEN WD/O KANABI RAMJIBHAI SHIVABHAI,CHAUDHARY MANJULABEN D/O KANABI RAMJIBHAI SHIVABHAI,CHAUDHARY NITABEN D/O KANABI RAMJIBHAI SHIVABHAI,CHAUDHARY HITESHBHAI S/O KANABI RAMJIBHAI SHIVABHAI	MR TEJAS P SATTA	DEPUTY COLLECTOR LAND AND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	
3808	CA/943/2020	14/08/2020	DEPUTY GENERAL MANAGER,	MRS SUMAN KHARE,MR AKSHAT KHARE	THAKOR NANDUBHAI MANGALDAS,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
3809	CA/950/2020	18/02/2020	DALWADI LAXMANBHAI GAGJIBHAI (HADIYAL),	MR JINESH H KAPADIA	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3810	CA/951/2020	17/08/2020	MINOR TANMAY HARESHBHAI TRIVEDI,	MR MOHSIN M HAKIM	FAKIR YUSUF ZUMMASA,GADHIYA DILIPBHAI NATVERBHAI,UNITED INDIA INSURANCE COMPANY LIMITED	RULE NOT RECD BACK,RULE SERVED
3811	CA/952/2020	18/02/2020	STATE OF GUJARAT,THE SECRETARY , FINANCE DEPARTMENT,THE COMMISSIONER , HIGHER EDUCATION	GOVERNMENT PLEADER	DILIPKUMAR AMBALAL PATEL,M.P. ARTS AND COMMERCE COLLEGE	
3812	CA/953/2020	18/02/2020	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	HARIBHAI SANKARLAL RAVAL,PRINCIPAL,SANCHALAKSHRI,THE REGISTRAR	
3813	CA/955/2020	18/02/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	MR UM SHASTRI	LALBHAI SUKABHAI DABHI,PENSION PROVIDEND FUND COMISSIONER	
3814	CA/962/2020	18/02/2020	EXECUTIVE ENGINEER,	MR UM SHASTRI	SOMABHAI PUNABHAI PATEL,ACCOUNT OFFICER	
3815	CA/976/2020	21/10/2020	BHARTI AXA GENERAL INSURANCE COMPANY LTD.,	MS KIRTI S PATHAK	MARISHABEN MAYURBHAI MAKWANA,MINOR KRUSHNARAJ MAYURBHAI MAKWANA,VINODBHAI KANJIBHAI MAKWANA,NAINABEN VINODBHAI MAKWANA,VANRAJSINH K. GOHIL,ANKITABEN A. LAKUM	RULE SERVED,MR JM BAROT
3816	CA/984/2020	02/03/2020	PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH DY ENGINEER,	MR VIRAL J DAVE	LHR OF DECD GOPALBHAI RAMJIBHAI SOJITRA,PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH MANAGING DIRECTOR,MADHUBEN GOPALBHAI SOJITRA,HARDIK GOPALBHAI SOJITRA,YASH GOPALBHAI SOJITRA	,NOTICE SERVED BY DS,DELETED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3817	CA/986/2020	25/08/2020	PRAFULLABA CHANDUBHA JADEJA,	MR KB PUJARA	STATE OF GUJARAT,GUJARAT COUNCIL OF EDUCATION AND RESEARCH TRAINING,PRINCIPAL	NOTICE NOT RECD BACK,UNSERVED WANT OF TIM
3818	CA/995/2020	12/03/2020	THE LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAVANBHAI PRATAPBHAI SOLANKI,	MR VIJAY N RAVAL
3819	CA/1000/2020	01/10/2020	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MR RITURAJ M MEENA	GORDHANBHAI DEVJIBHAI BHANGARIYA,BHUPENDRAKUMAR GORDHANDAS BANGARIYA,SUBHASHCHANDRA GORDHANBHAI BANGARIYA	NOTICE SERVED,UNSERVED EXPIRED (N)
3820	CA/1001/2020	09/09/2020	PASHCHIM GUJARAT VIJ COMPANY LTD.,	MS LILU K BHAYA	HIRALAL JECHAND DOSHI SARVAJANIK HOSPITAL AND MEDICAL RESEARCH CENTRE,	VMP LEGAL
3821	CA/1005/2020	19/02/2020	PRATAPSINH JEMALJI JADEJA,VASANTBA PRATAPSINH JADEJA,DHARMENDRASINH PRATAPSINH JADEJA	MR. HEMAL SHAH	SAFIMAMAD NURMAMAD GAJAN,HARUN HUSEIN MEMAN,UNITED INDIA INSURANCE CO.LTD	,NOTICE SERVED,MR RATHIN P RAVAL
3822	CA/1008/2020	24/02/2020	BHOGILAL MISTRY,	PARITOSH R GUPTA,GUPTA LAW ASSOCIATES	KANTIBHAI DHANJIBHAI MAKWANA,	
3823	CA/1009/2020	03/03/2020	HARIBHAI LALJIBHAI SERASIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	STATE OF GUJARAT,ADDITIONAL DEVELOPMENT COMMISSIONER,DISTRICT DEVELOPMENT OFFICER MORBI DISTRICT,RAJABHAI MANJIBHAI PARMAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP, (MR RM PARMAR)
3824	CA/1010/2020	26/02/2020	SWASTIK BIPIN JADEJA,	MR.HITENDRA D RAJPUT	COMMISSIONER,ASSISTANT MANAGER	
3825	CA/1022/2020	10/08/2020	JAYESHBHAI DESURBHAI DAV,	SUREN B PATEL	MEENABEN W/O JAYESHBHAI DAV D/O SUKHABHAI HUMBAL,	MR PRATIK Y JASANI
3826	CA/1033/2020	11/03/2020	THE STATE OF GUJARAT,SUPERINTEDING ENGINEER,SUPERINTEDING ENGINEER,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI SONABHAI VADI,PUNABHAI SONABHAI VADI,VAJESINH UDESINH WAGHELA	KRISHNAN M GHAVARIYA
3827	CA/1034/2020	24/02/2020	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER	D.M. KATHIA,MANAGING DIRECTOR	
3828	CA/1035/2020	24/02/2020	STATE OF GUJARAT,GUJARAT COUNCIL FOR EDUCATION RESEARCH AND TRAINING (GCERT),PRINCIPAL,DIRECTOR OF PENSION AND PROVIDENT FUDND, GUJARAT STATE	GOVERNMENT PLEADER	KANJIBHAI NAGJIBHAI DESAI,	
3829	CA/1038/2020	12/03/2020	STATE OF GUJARAT,DIRECTOR OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	ARTIBEN JASWANTLAL JANSARI,GUJARAT PUBLIC SERVICE COMMISSION	NOTICE SERVED BY DS
3830	CA/1039/2020	25/02/2020	STATE OF GUJARAT,DIRECTOR OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	NIRAV DIPAKCHANDRA RANA,VIPULKUMAR CHANDUBHAI DHODI,SURESH ARJAN PITHIA,NITIN HARSHADBHAI KODIYATAR,GAURANGKUMAR HARGOVANDAS PATEL,GUJARAT PUBLIC SERVICE COMMISSION,	,MS HARSHAL N PANDYA
3831	CA/1041/2020	24/02/2020	THE STATE OF GUJARAT,THE SETTLEMENT COMMISSIONER AND LAND RECORDS,THE DISTRICT INSPECTOR OF LAND RECORDS,THE SUPERINTENDENT OF LAND RECORDS,THE DEPUTY DIRECTOR LAND RECORDS	GOVERNMENT PLEADER	NITINKUMAR DAYABHAI PATEL,	
3832	CA/1043/2020	26/02/2020	STATE OF GUJARAT,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER	NIYATI VITHALBHAI RATHOD,	
3833	CA/1044/2020	25/02/2020	STATE OF GUJARAT,STATE OF GUJARAT,DEAN,GOVERNMENT OF DENTAL COLLEGE	GOVERNMENT PLEADER	JANKI GIRISHCHANDRA SHAH,	TANNA ASSOCIATES
3834	CA/1045/2020	24/02/2020	DHANJIBHAI BHIKHABHAI GOHIL,	MR MAHENDRA U VORA	DISTRICT JUDGE , BHAVNAGAR,REGISTRAR	
3835	CA/1046/2020	15/10/2020	RASHMIBEN B JANI,	,MR PH PATHAK	SECRETARY TO THE GOVT. OF GUJARAT,DISTRICT COLLECTOR	NOTICE SERVED
3836	CA/1049/2020	27/02/2020	MORBI MUNICIPALITY,	MR DEEPAK P SANCHELA	ABDULBHAI MAMADBHAI CHANIYA,PRISIDING OFFICER,DIRECTOR OF MUNICIPALITIES,	,MR. EKRAMA H QURESHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3837	CA/1050/2020	25/02/2020	DIRECTOR OF PRIMARY EDUCATION,	MS RV ACHARYA	THE STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,TALUKA PRIMARY EDUCATION OFFICER,PRINCIPAL, S.D.MANIYA GIRLS PRIMARY SCHOOL,MITALBEN D/O JASWANTBHAI PATEL AND W/O SHRI PRADIPKUMAR S PATEL	,MR KRUNAL D PANDYA
3838	CA/1064/2020	22/09/2020	REKHABEN PIYUSHBHAI PAYGHODE,	DHRUV J PATEL	PIYUSHBHAI TARUNKUMAR PAYGHODE,	MR RJ GOSWAMI
3839	CA/1069/2020	02/09/2020	ADMINISTRATIVE OFFICER,	MR KAUSHAL D PANDYA	ANSARI SHAFURA MEHMOODHASAN,STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,HEAD MASTER,DISTRICT EDUCATION OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED,MR KB PUJARA,MR PARESHKUMAR B TRIVEDI
3840	CA/1070/2020	26/02/2020	SECRETARY,SECRETARY	MR HS MUNSHAW	SUSHEELKUMAR GOVINDBHAI CHAUDHARI,JIGARKUMAR BABUBHAI CHAUDHARY,STATE OF GUJARAT,VICE CHANCELLOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR MIG MANSURI
3841	CA/1073/2020	26/02/2020	SARASVATIBEN W/O BALUBHAI,KAILASHBEN D/O BALUBHAI,ANSOYABEN D/O BALUBHAI,DHARMISTHABEN D/O BALUBHAI,LALJIBHAI BALUBHAI,NILESHBHAI BALUBHAI	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3842	CA/1074/2020	26/02/2020	BHAGVANJIBHAI AVCHARBHAI,VITTHALBHAI AVCHARBHAI,KASTURBEN D/O AVCHARBHAI,SAMUBEN D/O AVCHARBHAI,SHANTABEN D/O AVCHARBHAI,LABHUBEN D/O AVCHARBHAI,DHANGAURIBEN D/O AVCHARBHAI	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3843	CA/1075/2020	26/02/2020	MEGHJIBHAI KALYANJIBHAI,	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3844	CA/1076/2020	26/02/2020	KESHAVJI RUGNATHBHAI,	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3845	CA/1077/2020	26/02/2020	JASHUBEN DAHYABHAI,	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3846	CA/1078/2020	26/02/2020	SARASVATIBEN W/O BALUBHAI,KAILASHBEN D/O BALUBHAI,ANSOYABEN D/O BALUBHAI,DHARMISTHABEN D/O BALUBHAI,LALJIBHAI BALUBHAI,NILESHBHAI BALUBHAI	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3847	CA/1079/2020	26/02/2020	SARASVATIBEN W/O BALUBHAI,KAILASHBEN D/O BALUBHAI,ANSOYABEN D/O BALUBHAI,DHARMISTHABEN D/O BALUBHAI,LALJIBHAI BALUBHAI,NILESHBHAI BALUBHAI	MR AV PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3848	CA/1082/2020	14/10/2020	WESTERN RAILWAYS TRAIN,UNION OF INDIA	MS ARCHANA U AMIN	JANAKBA SHAHEBJI CHAUHAN,HARISINH SHAHEBJI CHAUHAN,DUNGARSHI SHAHEBJI CHAUHAN,MAHAVIRSINH SHAHEBJI CHAUHAN,BATUKSINH SHAHEBJI CHAUHAN,ARVINDBHAI ALIAS JAGDISHSINH SHAHEBJI CHAUHAN,SURUBHA KARUBHA SODHA,THE ORIENTAL INSURANCE CO. LTD,DRIVER OF RAILWAY ENGINE,STATION MASTER,	NOTICE SERVED,DELETED,MS KARUNA V RAHEVAR
3849	CA/1083/2020	21/09/2020	WESTERN RAILWAYS TRAIN,	MS ARCHANA U AMIN	RASIKA LADHUBHA JADEJA,RAMESHKUMAR LADHUBHA JADEJA,SITABEN LADHUBHA JADEJA,MAHENDRASINH LADHUBHA JADEJA,BAISHABA MANSANGJI JADEJA(DELETED),SURUBHA KARUBHA SODHA,THE ORIENTAL INSURANCE CO. LTD,JAFARHUSEN MUJFARHUSEN SAIYAD,UNION OF INDIA	,NOTICE SERVED,DELETED,MS KARUNA V RAHEVAR
3850	CA/1084/2020	14/10/2020	WESTERN RAILWAYS TRAIN,	MS ARCHANA U AMIN	PARVATIBEN NARAN MAHESHWARI,SURUBHA KARUBHA SODHA,THE ORIENTAL INSURANCE CO. LTD,JAFARHUSEN MUJFARHUSEN SAIYAD,UNION OF INDIA	NOTICE SERVED,DELETED,MS KARUNA V RAHEVAR,MR. HEMAL SHAH

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3851	CA/1085/2020	14/10/2020	WESTERN RAILWAYS TRAIN,	MS ARCHANA U AMIN	DHIRAJ NARAN MAHESHWARI,SURUBHA KARUBHA SODHA,THE ORIENTAL INSURANCE CO. LTD,JAFARHUSEN MUJFARHUSEN SAIYAD,UNION OF INDIA	NOTICE SERVED,DELETED,MS KARUNA V RAHEVAR,MR. HEMAL SHAH
3852	CA/1086/2020	21/09/2020	WESTERN RAILWAYS TRAIN,	MS ARCHANA U AMIN	PRADIPSINH RANUBHAI JADEJA,SURUBHA KARUBHA SODHA,THE ORIENTAL INSURANCE CO. LTD,JAFARHUSEN MUJFARHUSEN SAIYAD,UNION OF INDIA	NOTICE SERVED,DELETED,MS KARUNA V RAHEVAR,MR. HEMAL SHAH
3853	CA/1089/2020	18/12/2020	MANHARBHAI RAMESHBHAI VASAIYA,	NISHIT A BHALODI	DURGASHANKAR KANIRAM SHANKAR DELETED,GOVARDHANLAL GOPILAL KUMAVAT,MINOR MINESHBHAI RAMESHBHAI VASAIYA,UNITED INDIA INSURANCE CO LTD,LH OF DECD SARDARBHAI NINAMA,GITABEN SARDARBHAI NINAMA,VIPULBHAI SARDARBHAI NINAMA,KINJAL ALIAS KINJU SARDARBHAI NINAMA,PUNIBEN SARDARBHAI NINAMA	,RULE NOT RECD BACK,RULE SERVED,MR RATHIN P RAVAL
3854	CA/1090/2020	25/02/2020	THE PRESIDENT THARA NAGAR PALIKA,THE CHIEF OFFICER	MS.DILBUR CONTRACTOR	STATE OF GUJARAT,THE DISTRICT COLLECTOR,THAKKAR DHAVNIBEN MUKESHKUMAR	,MS GAYATRIBA B JADEJA
3855	CA/1100/2020	27/02/2020	CHAUDHARY DEVJIBHAI PANCHANBHAI,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3856	CA/1101/2020	27/02/2020	CHAUDHARY DAHYABHAI VELABHAI,CHAUDHARY LAVJIBHAI JESANGBHAI	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3857	CA/1102/2020	27/02/2020	PARMAR RAVIBEN VALJIBHAI,PARMAR GAUTAMBHAI VALJIBHAI,PARMAR MANJULABEN VALJIBHAI,PARMAR BHARATBHAI VALJIBHAI,PARMAR JAYSHREEBEN VALJIBHAI,PARMAR CHANDRIKABEN VALJIBHAI	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3858	CA/1103/2020	27/02/2020	CHAUDHARY PACHANBHAI DUNGARBHAI,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3859	CA/1104/2020	27/02/2020	CHAUDHARY DAHYABHAI VELABHAI,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3860	CA/1105/2020	27/02/2020	CHAUDHARY RAGJIBHAI NARABHAI,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3861	CA/1106/2020	27/02/2020	CHAUDHARY KARANBHAI KHUSALBHAI,CHAUDHARY BHAGAVANBHAI KHUSALBHAI,CHAUDHARY TAKHATBEN KHUSALBHAI,CHAUDHARY FULIBEN KHUSALBHAI	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3862	CA/1107/2020	27/02/2020	CHAUDHARY MONGJIBHAI DUNGARBHAI,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3863	CA/1108/2020	27/02/2020	SUTHAR VIJAYKUMAR NATUBHAI,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3864	CA/1109/2020	27/02/2020	SUTHAR KIRITKUMAR CHHAGANLAL,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3865	CA/1111/2020	27/02/2020	SUTHAR DAHYALAL RAMNATH,	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3866	CA/1113/2020	11/12/2020	MINOR AVINASH RASULBHAI DINDOD,MINOR RENISHBHAI RASULBHAI DINDOD,MINOR NARAYANBHAI RASULBHAI DINDOD,VALKIBEN RAJSINGHBHAI VASASIYA,RAMUDIBEN VESTABHAI DINDOD	NISHIT A BHALODI	DURGASHANKAR KANIRAM SHANKAR DELETED,GOVARDHANLAL GOPILAL KUMAVAT,UNITED INDIA INSURANCE CO LTD,LH OF DECD SARDARBHAI NINAMA,GITABEN SARDARBHAI NINAMA,VIPULBHAI SARDARBHAI NINAMA,KINJAL ALIAS KINJU SARDARBHAI NINAMA,PUNIBEN SARDARBHAI NINAMA	,NOTICE SERVED,NOTICE UNSERVED,MR RATHIN P RAVAL
3867	CA/1116/2020	16/03/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA-2,	MR.VARUN K.PATEL	M/S SUN PHARMA SIKKIM,	MR B S SOPARKAR
3868	CA/1118/2020	16/03/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, VADODARA,	MR.VARUN K.PATEL	M/S SUN PHARMA SIKKIM,	MR B S SOPARKAR
3869	CA/1119/2020	27/02/2020	BHARGAVI PRABODHKANT PANDYA,	MR BIPIN P JASANI,MR MA PAREKH	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER,MANAGER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3870	CA/1126/2020	29/10/2020	VIRSINGBHAI GAJABHAI BARIA- BHIL,	MR. SABIR B SAIYYAD	KALUBHAI NANABHAI TAVIYAD,GUJARAT STATE ROAD TRANSPORT CORPORATION	RULE UNSERVED,MS SEJAL K MANDAVIA
3871	CA/1133/2020	22/09/2020	MEHUL SHANTILAL KAPADIA,	MR KUNJAL D PANDYA	ZANKAR KAPADIA,	MR. RAHUL R DHOLAKIA
3872	CA/1134/2020	27/02/2020	HEMABEN DALSUKHBHAI TANDEL,	MR ASIT B JOSHI	STATE OF GUJARAT,THE COLLECTOR,THE MAMLATDAR,ASSISTANT DIRECTOR OF FISHERIES,THE CHAIRMAN,SNEHALKUMAR DALSUKHBHAI TANDEL,ANILKUMAR MANILAL TANDEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3873	CA/1135/2020	28/02/2020	MAHENDRAGIRI KASHIGIRI GOSWAMI,	HARSHIT M KARATHIA	GUJARAT STATE ROAD TRANSPORT CORPORATION,DIVISIONAL DIRECTOR,DEPOT MANAGER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3874	CA/1138/2020	21/10/2020	ZALA DIGVIJAYSINH RANJITSINH,	MR. VIPUL B SUNDESHA,MR. NISHIT P GANDHI	STATE OF GUJARAT,THE DIRECTOR GENERAL OF POLICE,THE SECRETARY,MAHAMUNKAR SAMPATBHAI SITARAM,PARMAR NATVARLAL DANABHAI,JAYVANTSINH CHANDUBHA GOHIL,PALUBHAI KANABHAI BHALA,PATEL SHALIESHKUMAR VIRCHANDBHAI,SOMABHAI SAVABHAI,PATEL JAGDISHBHAI LALJIBHAI,ZALA DINESHKUMAR JALUBHA,HARPALSINH CHAGANBHAI MASUNI,MAHAVIRSINH BAHADURSINH JADEJA,JAYDEEPSING BHUPATSINH JHADAV,ZALA VANRAJSINH BHARATSINH,KALUBHAI SURABHAI,PRAFULBHAI KHIMABHAI,NITESHKUMAR CHHAGANBHAI MARU,MERAMANBHAI VIRAMBHAI,ASHOKSINH NIRUBHA GOHIL,PATEL SANDEEPKUMAR ISHWARBHAI,SHAIKH NAIMBHAI GULAMMOHAMMAD,PATEL KALPESHKUMAR NATVARBHAI,RAOL DILIPSINH SETANSINH,JAGDISHCHANDRA RAMBHAI DANGAR,CHHASATIYA HITENDRASINH VAKHATSINH,PATIL SANDEEP APPASAHEB,BHARVAD GANSHYAMBHAI BHALABHAI,DESAI NARANBHAI LILABHAI,RANKJA CHUNILAL BACHBHAI,JITENDRAKUMAR JETHALAL,MAHIRAJSINH SURPALSINH JADEJA,HITENKUMAR BHAGVANJIBHAI,BHUVA SUDUL HAJABHAI,JOGDA BHARATKUMAR MANSURBHAI,MAKVANA VITTHALBHAI RAGHAVBHAI,CHAUDHARY RAJENDRAKUMAR JIVRAMBHAI,HADIYA YOGESHBHAI PATABHAI,SISODIYA ISHWARSINH AMARSINH,CHAVDA VIJAYSINH JAGATSINH,VIMALKUMAR PREMJIBHAI,PARMAR ARVINDBHAI BABARBHAI,NINAMA RAICHANDBHAI DITAJI,GAMIT PARESHBHAI RAMESHBHAI,KHARADI MOHANLAL KALABHAI,RATHOD DINESHBHAI HIRABHAI,RAVAT HASMUKHBHAI SOMABHAI,NINAMA ARJANBHAI HARJIBHAI,AADREJIYA MANOJKUMAR NARSINHBHAI,RATHOD DIPAKKUMAR DAHYABHAI,NAVALSINH BADAJI SISODIYA,SADHU DIPAKKUMAR MOHANLAL,RATHOD MANOJKUMAR NARBHERAM,SOLANKI DHARMESHKUMAR KACHRABHAI,PARMAR ASHOKBHAI GANESHBHAI,PARMAR NARESHKUMAR MAHENDRABHAI,CHIMANBHAI SOMABHAI SONDRAVA,SURESHBHAI JAGANBHAI RATHVA,TADVI ASHVINKUMAR JOKHNABHAI,VALVI PARVINKUMAR NASARVANBHAI,GAMIT BALKRISHNANA SHAMJIBHAI,PARESHKUMAR MANHARBHAI CHAUDHARY,MURIMA BILAL USMAN,BALAT JITENDRAKUMAR RAVJIBHAI,PRAKASHBHAI MAGANBHAI HATHHILA,AMALIYAR RAJUBHAI RAMUBHAI,KIRITKUMAR NAGINBHAI GAMIT,DABHI PARESHKUMAR PARSHOTTAMDAS,MAHESHBHAI ISWARBHAI VASAVA,ANILKUMAR RATANJIBHAI GAMIT,ISHWARBHAI BONDALIYABHAI,GAMIT SUNILBHAI MULJIBHAI,ASHOKBHAI NAVSIBHAI CHAUDHARY,KARANSINH DHANBAHADURSINH PANTH,NARENDRASINH SHIVADHARSINH KASHVAH,YADAV RAJBAHADURSINH SHAYMLAL	,NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3875	CA/1139/2020	21/10/2020	RAJESH CHIMANBHAI VALAND,	MR. VIPUL B SUNDESHA,MR. NISHIT P GANDHI	STATE OF GUJARAT,THE DIRECTOR GENERAL OF POLICE,THE SECRETARY,MAHAMUNKAR SAMPATBHAI SITARAM,PARMAR NATVARLAL DANABHAI,JAYVANTSINH CHANDUBHA GOHIL,PALUBHAI KANABHAI BHALA,PATEL SHALIESHKUMAR VIRCHANDBHAI,SOMABHAI SAVABHAI,PATEL JAGDISHBHAI LALJIBHAI,ZALA DINESHKUMAR JALUBHA,HARPALSINH CHAGANBHAI MASUNI,MAHAVIRSINH BAHADURSINH JADEJA,JAYDEEPSING BHUPATSINH JHADAV,ZALA VANRAJSINH BHARATSINH,KALUBHAI SURABHAI,PRAFULBHAI KHIMABHAI,NITESHKUMAR CHHAGANBHAI MARU,MERAMANBHAI VIRAMBHAI,ASHOKSINH NIRUBHA GOHIL,PATEL SANDEEPKUMAR ISHWARBHAI,SHAIKH NAIMBHAI GULAMMOHAMMAD,PATEL KALPESHKUMAR NATVARBHAI,RAOL DILIPSINH SETANSINH,JAGDISHCHANDRA RAMBHAI DANGAR,CHHASATIYA HITENDRASINH VAKHATSINH,PATIL SANDEEP APPASAHEB,BHARVAD GANSHYAMBHAI BHALABHAI,DESAI NARANBHAI LILABHAI,RANKJA CHUNILAL BACHBHAI,JITENDRAKUMAR JETHALAL,MAHIRAJSINH SURPALSINH JADEJA,HITENKUMAR BHAGVANJIBHAI,BHUVA SADUL HAJABHAI,JOGDA BHARATKUMAR MANSURBHAI,MAKVANA VITTHALBHAI RAGHAVBHAI,CHAUDHARY RAJENDRAKUMAR JIVRAMBHAI,HADIYA YOGESHBHAI PATABHAI,SISODIYA ISHWARSINH AMARSINH,CHAVDA VIJAYSINH JAGATSINH,VIMALKUMAR PREMJIBHAI,PARMAR ARVINDBHAI BABARBHAI,NINAMA RAICHANDBHAI DITAJI,GAMIT PARESHBHAI RAMESHBHAI,KHARADI MOHANLAL KALABHAI,RATHOD DINESHBHAI HIRABHAI,RAVAT HASMUKHBHAI SOMABHAI,NINAMA ARJANBHAI HARJIBHAI,AADREJIYA MANOJKUMAR NARSINHBHAI,RATHOD DIPAKKUMAR DAHYABHAI,NAVALSINH BADAJI SISODIYA,SADHU DIPAKKUMAR MOHANLAL,RATHOD MANOJKUMAR NARBHERAM,SOLANKI DHARMESHKUMAR KACHRABHAI,PARMAR ASHOKBHAI GANESHBHAI,PARMAR NARESHKUMAR MAHENDRABHAI,CHIMANBHAI SOMABHAI SONDRAVA,SURESHBHAI JAGANBHAI RATHVA,TADVI ASHVINKUMAR JOKHNABHAI,VALVI PARVINKUMAR NASARVANBHAI,GAMIT BALKRISHNANA SHAMJIBHAI,PARESHKUMAR MANHARBHAI CHAUDHARY,MURIMA BILAL USMAN,BALAT JITENDRAKUMAR RAVJIBHAI,PRAKASHBHAI MAGANBHAI HATHHILA,AMALIYAR RAJUBHAI RAMUBHAI,KIRITKUMAR NAGINBHAI GAMIT,DABHI PARESHKUMAR PARSHOTTAMDAS,MAHESHBHAI ISWARBHAI VASAVA,ANILKUMAR RATANJIBHAI GAMIT,ISHWARBHAI BONDALIYABHAI,GAMIT SUNILBHAI MULJIBHAI,ASHOKBHAI NAVSIBHAI CHAUDHARY,HARPALSINH RANJITBHAI BRAMHBHATT,MANISH RANJITBHAI BRAMHBHATT,ISHWARSINH DASHRATHSINH RANA,DIPNARAYAN RAJNARAYAN OJHA,PRADIPSINH GANPATSINH CHAVDA,SHIVKUMAR VIKRAMADITYA VERMA,SANDEEP DILIPBHAI BHATT,MAHESH RAMNIKLAL JANI,JITENDRAKUMAR MALJIBHAI RABARI	,NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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3876	CA/1142/2020	09/10/2020	KOKILABEN WD/O THAKORBHAI RAMUBHAI PATEL,RESHMABEN THAKORBHAI PATEL,ZEENALBEN THAKORBHAI PATEL,AJAYKUMAR THAKORBHAI PATEL,AMBABEN RAMUBHAI PATEL	MR. SABIR B SAIYYAD	ISHWARBHAI GOMANBHAI PATEL,THE NEW INDIA ASSURANCE COMPANY LTD	RULE SERVED,MR SANDIP C SHAH
3877	CA/1155/2020	28/09/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ATIYA PRABHUBHAI SONABHAI,	RULE SERVED
3878	CA/1156/2020	28/09/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADLI JIVABHAI HARCHANDBHAI,	RULE SERVED
3879	CA/1158/2020	28/09/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KADLI ANABHAI HEMABHAI,	RULE SERVED
3880	CA/1159/2020	25/09/2020	HASMUKH RAMJI CHORASIA,	MR VISHAL C MEHTA	HUSSAIN JUSAB RAYMA,ALIBHAI MITHUBHAI RAYMA,THE ORIENTAL INSURANCE CO LTD	NOTICE SERVED
3881	CA/1162/2020	06/11/2020	NARESHBHAI ZALUBHAI VAHONIA,	MR. SABIR B SAIYYAD	MAHESHBHAI JANKABHAI MEDA,ANWERHUSAIN GANIBHAI BAMADIYA,UNITED INDIA INSURANCE COMPANY LIMITED	RULE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R)
3882	CA/1164/2020	22/07/2020	MAHESH KESHAVJI CHAUHAN,	MR BHARGAV HASURKAR	KACHCHH GRAMIN BANK,KUTCH JILLA MAJUR VIKAS MANCH	NOTICE NOT RECD BACK,NOTICE SERVED
3883	CA/1166/2020	17/09/2020	DIVISIONAL MANAGER,	MR HAMESH C NAIDU	SHANTABEN KANTILAL CHAVDA HEIR OF LATE KANTILAL C. CHAVDA,	
3884	CA/1174/2020	06/03/2020	VASHRAMBHAI KARSANBHAI VAHANI,RAYABHAI ALIAS RAIYABHAI KARSANBHAI VAHANI,RAJENDRABHAI DINKARBHAI BHAT,SARASWATIBEN PIYUSHBHAI PATEL,PIYUSHBHAI LAVJIBHAI PATEL,RAINBOW ORGANIZERS , A PARTNERSHIP CONCERN THROUGH ITS PARTNER, PIYUSHBHAI LAVJIBHAI PATEL,SHILPRAJ DEVELOPERS PVT. LTD. , THROUGH ITS AUTHORIZED DIRECTOR, PIYUSBHAI LAVJIBHAI PATEL	M/S.VYAS ASSOCIATES	VASANT HARIBHAI GAJERA,	MR. AADIT R SANJANWALA
3885	CA/1175/2020	18/09/2020	PRAHLADJI JORAJI NAI (TANVUR),	KAASH K THAKKAR,MR DHARM K RAVAL	JABBARBHAI HAMIDBHAI KURESHI,SHAIKH HARSADHUSAIN FAKIRMOHAMMAD KURESHI,THE NATIONAL INSURANCE CO. LTD,BHURAJI GANESHJI MALI,THE ORIENTAL INSURANCE COMPANY LTD	RULE NOT RECD BACK,(MR MAULIK J SHELAT),MS DIMPLE A THAKER
3886	CA/1176/2020	04/03/2020	VAJERAM RAMSANGBHAI JOSHI,GHUDIBEN VAJERAM JOSHI	KAASH K THAKKAR	PUNAMJI VADANJI THAKOR,SURESHKUMAR PRABHUDAS PATEL,RELIANCE GENERAL INSURANCE CO LTD	,MR RATHIN P RAVAL
3887	CA/1183/2020	21/10/2020	HEMANTBHAI GUNVANTBHAI GAMIT,	MR.HIREN M MODI	MADHUBHAI SINGABHAI GAMIT,HUSENBHAI MOHAMADBHAI VAKHARIYA,ORIENTAL INSURANCE CO LTD	MR TANMAY B KARIA,ADITYA A CHOKSI
3888	CA/1184/2020	21/10/2020	POHALABHAI BAVTABHAI GAMIT,	MR.HIREN M MODI	MADHUBHAI SINGABHAI GAMIT,HUSENBHAI MOHAMADBHAI VAKHARIYA,ORIENTAL INSURANCE CO LTD,HEMANTBHAI GUNVANTBHAI GAMIT,MUKESHBHAI POSLABHAI GAMIT	NOTICE SERVED,MR TANMAY B KARIA,ADITYA A CHOKSI
3889	CA/1187/2020	04/03/2020	NEETABEN SHAMJI HADIYA (SORATHIYA),	(MR NIRAL R MEHTA)	BHIMJI JESANG LAKHU,LAKHIBEN D/O JESANG LAKHU KHUNGLA AND W/O BHIMJI MENAND AHIR	
3890	CA/1191/2020	17/09/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	PATEL LAKHMAN KACHRA,BAI GOMTIBEN LAKHMANBHAI,VIJYABEN LIMBABHAI,KAMLESH LIMBABHAI,GEETABEN LIMBABHAI,RAJNIKANT LIMBABHAI,GULABBHAI NATHUMIYA KHOKHAR,PATEL CHAGGANBHAI MAVJIBHAI	,NOTICE NOT RECD BACK,NOTICE SERVED
3891	CA/1196/2020	20/10/2020	KASAM SANYABHAI THEBA,	MR.HIREN M MODI	HIREN @ HIRABHAI DAYABHAI SATHVARA,HDFC ERGO GENERAL INSURANCE CO LTD	NOTICE SERVED,MR RATHIN P RAVAL
3892	CA/1197/2020	17/08/2020	JAYSING DEVSING PAWAR,	MR.HIREN M MODI	ARIFBHAI AHEMADBHAI MANSURI,FIROJBHAI SATTARBHAI BABUNA,NATIONAL INSURANCE CO LTD	,NOTICE SERVED
3893	CA/1200/2020	01/10/2020	RAMAVTAR SHEDURAM KATARIA,SAVITRIBEN RAMAVTAR KATARIA	MR.HIREN M MODI	JAFARBHAI LATIFBHAI SHAIKH,DIVYESH PADAMKANT SHAH,THE ORIENTAL INSURANCE CO LTD,VIPULBHAI PRABHUBHAI PATEL,DINESHBHAI CHANDUBHAI SURTI,NATIONAL INSURANCE COMPANY LIMITED	NOTICE SERVED,MR KRUNAL G PATEL

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3894	CA/1202/2020	02/09/2020	BABUBHAI BHANABHAI DHODIYA,MEENABEN BABUBHAI DHODIYA,PUNAMBEN BABUBHAI DHODIYA	MR.HIREN M MODI	SANKETBHAI ANILBHAI PATEL,ASHISH VINUBHAI PATEL,THE ORIENTAL INSURANCE CO. LTD,RAM SWARUP BALURAM BAIRAVA,MAHAVIR BAIRAVA,CHOLA M.S. INSURANCE CO. LTD	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,REFUSED SERVED (N)(10)
3895	CA/1203/2020	08/10/2020	BINODSHANKAR BADRINARAYAN SING,	MR.HIREN M MODI	SHIVPUJAN VASUDEV PANDE,SHANKARLAL SITARAM SOMANI,IFFCO-TOKYO GENERAL INSURANCE CO LTD	NOTICE SERVED
3896	CA/1204/2020	21/10/2020	RAWAL PURIBEN WD/O KARSHANBHAI KANTIBHAI,RAWAL RINABEN KARSHANBHAI,RAWAL VIPULKUMAR KARSHANBHAI,MINOR RAWAL AJITKUMAR KARSHANBHAI,RAWAL KANTIBHAI DHULABHAI,RAWAL RAIBEN KANTIBHAI	NISHIT A BHALODI	PANCHAL JITENDRABHAI MULCHANDBHAI,RELIANCE GENERAL INSURANCE CO. LTD,THAKOR KUNVARJI BALAJI,SBI GENERAL INSURANCE CO LTD	NOTICE SERVED,MR RATHIN P RAVAL,MS KIRTI S PATHAK
3897	CA/1207/2020	28/08/2020	JAGDISHKUMAR ALIAS HITENDRABHAI RATIBHAI PATEL,MANJULABEN HITENDRABHAI PATEL	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL	CHAUHAN PRAVINKUMAR KUBERSINH(DELETED),RAVINDRABHAI KANTIBHAI PATEL,UNITED INDIA INSURANCE CO. LTD	,NOTICE SERVED
3898	CA/1210/2020	13/10/2020	RADHABEN BABULAL SATHVARA - DELETED,MAHESHBHAI BABULAL SATHVARA - DELETED,KAMLESHBHAI BABULAL SATHVARA,SURESHBHAI BABULAL SATHVARA	MR.HIREN M MODI	CHAUHAN NIZAMUDDIN IMDADALI,PATEL SHANTUBHAI RAMDAS,PATEL GOVINDBHAI MANILAL,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED
3899	CA/1222/2020	09/09/2020	NISHA ALIAS NEETA MEETHALAL CHAVDA,	MR PJ KANABAR	JITENDRAKUMAR JAIRAM THAKORE,	RULE SERVED
3900	CA/1225/2020	12/10/2020	URVISHABEN ALIAS URVASHIBEN W/O RAHULBHAI HIRPARA D/O VITTHALBHAI VAGHASIYA,	NISHIT A BHALODI	LH OF DECD GOVINDBHAI MULJIBHAI AJANI PRABHABEN GOVINDBHAI AJANI,MOHANBHAI MAVJIBHAI AJANI,HDFC ERGO GENERAL INSURANCE CO LTD,RAHULBHAI RAMESHBHAI HIRPARA,HANSABEN RAMESHBHAI HIRPARA,L AND T GENERAL INSURANCE CO LTD,BAVALAL MULJIBHAI AJANI	NOTICE SERVED,UNSERVED EXPIRED (N)
3901	CA/1226/2020	06/10/2020	PRAVINABEN JASMINBHAI VAVAIYA,	NISHIT A BHALODI	LH OF DECD GOVINDBHAI MULJIBHAI AJANI PRABHABEN GOVINDBHAI AJANI,MOHANBHAI MAVJIBHAI AJANI,HDFC ERGO GENERAL INSURANCE CO LTD,RAHULBHAI RAMESHBHAI HIRPARA,HANSABEN RAMESHBHAI HIRPARA,L AND T GENERAL INSURANCE CO LTD,BAVALAL MULJIBHAI AJANI	NOTICE SERVED,UNSERVED EXPIRED (N)
3902	CA/1227/2020	06/10/2020	RAMESHBHAI JADAVBHAI HIRPARA,RAHULBHAI RAMESHBHAI HIRPARA	NISHIT A BHALODI	LH OF DECD GOVINDBHAI MULJIBHAI AJANI PRABHABEN GOVINDBHAI AJANI,MOHANBHAI MAVJIBHAI AJANI,HDFC ERGO GENERAL INSURANCE CO LTD,BAVALAL MULJIBHAI AJANI	NOTICE SERVED
3903	CA/1228/2020	12/10/2020	RAHULBHAI RAMESHBHAI HIRPARA,	NISHIT A BHALODI	LH OF DECD GOVINDBHAI MULJIBHAI AJANI PRABHABEN GOVINDBHAI AJANI,MOHANBHAI MAVJIBHAI AJANI,HDFC ERGO GENERAL INSURANCE CO LTD,BAVALAL MULJIBHAI AJANI	NOTICE SERVED
3904	CA/1229/2020	04/03/2020	AZA INFRASPACE (INDIA) PVT. LIMITED,MOHAMMED SAMIR HABIBBHAI MEMON,MOHAMMED SALIM HABIBBHAI MEMON,SUHAIL MOHAMMAD ABDULREHMAN GHOGHAFI,TARIQ MOHAMMAD ABDULBHAI GHOGHARI	MR MM SAIYED	MUSTAFA TAHERALI SASSA,NAUSHAD ZAKIUDDIN RANGOONI	
3905	CA/1230/2020	01/09/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR RITURAJ M MEENA	AMULBEN WD/O AND LH OF DECD KUMARBHAI SHASHIKANT BHAVSAR,MINOR NANDISH KUMARBHAI BHAVSAR LH AND S/O DECD KUMARBHAI SHASHIKANT BHAVSAR,MINOR JAITIK KUMARBHAI BHAVSAR LH AND S/O DECD. KUMARBHAI SHASHIKANT BHAVSAR,HANSABEN SHASHIKANTBHAI BHAVSAR,SHASHIKANT BACHUBHAI BHAVSAR	MR H M SHAH
3906	CA/1231/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BECHARBHAI KALABHAI,	
3907	CA/1232/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI PRAHLADBHAI VARVABHAI,	

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3908	CA/1233/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAROT CHINUBHAI BABULAL,	
3909	CA/1234/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BRAHAMBHATT PRADIPKUMAR,	
3910	CA/1235/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAROT KAILASBEN RANJITBHAI,	
3911	CA/1236/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DINESHBHAI BHAGABHAI,	
3912	CA/1237/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRAHLADBHAI BALDEVBHAI,	
3913	CA/1238/2020	12/03/2020	THE SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAVJIBHAI NANABHAI ALIAS RAVABHAI,	
3914	CA/1246/2020	14/08/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,,GENERAL MANAGER	MR MG NAGARKAR	STATE OF GUJARAT,LEELABEN SOMABHAI PARMAR,RANGITBHAI SOMABHAI PARMAR,ISHWARBHAI SOMABHAI PARMAR,JASHIBEN SOMABHAI PARMAR,CHAMPABEN SOMABHAI PARMAR,KOKILABEN SOMABHAI PARMAR	,RULE SERVED
3915	CA/1248/2020	14/08/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,,GENERAL MANAGER	MR MG NAGARKAR	STATE OF GUJARAT,GOVINDBHAI NARAYANBHAI PARMAR	,RULE SERVED
3916	CA/1249/2020	29/10/2020	RAMILABEN WD/O NARESHBHAI GOKALBHAI KORALI ALIAS BHARWAD,MINOR ROSHANIBEN NARESHBHAI KORALI ALIAS BHARWAD,MINOR RAJKUMAR NARESHBHAI KORALI ALIAS BHARWAD,MINOR NAVGAN NARESHBHAI KORALI ALIAS BHARWAD,RUPABEN WD/O GOKALBHAI KORALI ALIAS BHARWAD	(CHETANKUMAR K SHAH)	KAILASHBHAI JESINGBHAI BHARWAD,DHARMESH PREMJIBHAI KAROLI,TATA AIG GENERAL INSURANCE CO. LTD	NOTICE SERVED,MR RATHIN P RAVAL
3917	CA/1251/2020	28/08/2020	KANUBHAI VIJAYSINH SODHA,	MR. HEMAL SHAH	VIPUL RAMESHBHAI MOTA,ABSUL SATAR BHACHAU BAKALI,THE NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED
3918	CA/1252/2020	02/09/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VARSHABEN VINESHBHAI GOHEL,ANKITA VINESHBHAI GOHEL,MANALI VINESHBHAI GOHEL,RUDRA VINESHBHAI GOHEL,SONIBEN PARBATBHAI GOHEL,PARBATBHAI KESARBHAI GOHEL,PANKAJKUMAR RADHESHYAM AGRAVAL	NOTICE SERVED,NOTICE UNSERVED
3919	CA/1253/2020	02/09/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	ILABEN MAHENDRASINH GOHEL,RUDRASINH MAHENDRASINH GOHEL,AJUBEN GOVINDBHAI GOHEL,GOVINDBHAI JIVABHAI GOHEL,PANKAJKUMAR RADHESHYAM AGRAVAL	NOTICE SERVED,NOTICE UNSERVED
3920	CA/1258/2020	17/09/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	CHAMPABEN TULSIDAS SADHU,BALDEVBHAI TULSIDAS SADHU,NARAYANLAL SHRI BHIKHA RAMJI,JITENDRA DINANATH SHARMA,PALIBEN AMRUTBHAI TAPODHAN,IFFCO TOKIO GENERAL INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED
3921	CA/1260/2020	11/08/2020	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	GOR PRATIKBHAI PRABODHBHAI,GOR SHUBRA PRATIKBHAI,MANISH MANUBHAI BANKER	NOTICE SERVED,MR.HIREN M MODI,MR VIMAL A PUROHIT,DR. SHRENIK R JASANI
3922	CA/1261/2020	05/03/2020	STATE OF GUJARAT,THE COLLECTOR	GOVERNMENT PLEADER	TENSILE STEEL LTD.,	MR MANAV A MEHTA
3923	CA/1262/2020	06/03/2020	PATEL MAHENDRABHAI GOVINDBHAI,	MR SK PATEL	DY COLLECTOR AND LAND ACQUISITION OFFICER,	
3924	CA/1263/2020	06/03/2020	PATEL NIRMALABEN NARSINHBHAI,	MR SK PATEL	DY COLLECTOR AND LAND ACQUISITION OFFICER,	
3925	CA/1264/2020	06/03/2020	PATEL BHARATBHAI PREMJIBHAI,	MR SK PATEL	DY COLLECTOR AND LAND ACQUISITION OFFICER,	
3926	CA/1265/2020	06/03/2020	PATEL CHIMANBHAI GOVINDBHAI,	MR SK PATEL	DY COLLECTOR AND LAND ACQUISITION OFFICER,	
3927	CA/1266/2020	18/09/2020	TATA AIG GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	VIJAYBHAI MOOLJIBHAI VASAVA,MADHUBEN VIJAYBHAI VASAVA,VIKRAMBHAI MANGABHAI VASAVA	NOTICE NOT RECD BACK,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3928	CA/1274/2020	25/09/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JAYSUKHBHAI CHHAGANBHAI DHANANI,MOMIN ALI S/O YADIN ALI,ANIS S/O MOHAMMAD HANIF	NOTICE NOT RECD BACK,NISHIT A BHALODI
3929	CA/1280/2020	08/09/2020	MINAL DHIREN BHATT,HITA DHIREN BHATT,VRAJ DHIREN BHATT,SHUSHILABEN KISHORBHAI BHATT	JENIL M SHAH,MR HENIL M SHAH	NIZAMMUDIN HAIDARKHAN PATHAN,MOHMAD AZIN TAUFIQAHEMAD SIDDIQI,UNITED INDIA INSURANCE CO LTD,ACADEMY FOR COMPUTER TRAINING GUJARAT PVT LTD,NATIONAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR RATHIN P RAVAL
3930	CA/1283/2020	09/03/2020	VAGHELA DHANJI VIRAMJI SINCE DECD THROUGH HIS HEIRS,VAGHELA BHANARBA WD/O DHANJI,VAGHELA HEDUJI DHANJI,VAGHELA GUMANSINH DHANJI	,MR AV PRAJAPATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER SARDAR SAROVAR NARMADA NIGAM LTD	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3931	CA/1284/2020	05/03/2020	STATE OF GUJARAT THROUGH SECRETARY,COLLECTOR	GOVERNMENT PLEADER	BALDEVJI SHAKRAJI THAKOR,GAJRABEN SHAKRAJI THAKOR,RAMESHJI SHAKRAJI THAKOR,NATWARJI SHAKRAJI THAKOR,GANESHJI SHAKRAJI THAKOR,AMRAJI CHHANAJI THAKOR,SOMIBEN HEMTAJI THAKOR,SATUJI HEMTAJI THAKOR	
3932	CA/1292/2020	11/08/2020	ORIENTAL INSURANCE CO LTD,	MR TANMAY B KARIA	IQBALKHAN AEHMADKHAN BELIM,SAKERABIBI IQBALKHAN BELIM,TOSIFKHAN SALIMKHAN BELIM,ABDULRASID ABDULKAIYUM SHAIKH	NOTICE SERVED
3933	CA/1294/2020	17/09/2020	IFFCO TOKIYO GENERAL INSURANCE CO LTD,	MR TANMAY B KARIA	SHOKATMIYA MAYUDDIN MALEK,SHANABHAI RATABHAI CHAUHAN,RAKESHBHAI ISHWARBHAI PATEL,MAYUDDIN MIYASAB MALEK	NOTICE SERVED
3934	CA/1295/2020	27/08/2020	UNITED INDIA INSURANCE CO.LTD,	MR PALAK H THAKKAR	HASINABIBI WD/O RUHULAMIN PADVA,ABDULKADIR MOHAMMAD PADVA,HANIFABIBI ABDULKADIR PADVA,AHMEDHUSEN IBRAHIM CHHOTA	NOTICE SERVED
3935	CA/1300/2020	26/11/2020	RELIANCE GENERAL INS CO LTD,	(MR MAULIK J SHELAT)	PRAHLADBHAI BHAIJIBHAI,BALDEVBHAI RAMJIBHAI PATEL,HARIBHAI MULJIBHAI CHAUHAN,DEVJIBHAI SUKHABHAI	NOTICE SERVED,DS AFF.NOT FILED (N)
3936	CA/1301/2020	17/09/2020	SHITAL RAMBHAI VAGHELA D/O KISHANBHAI,	HCLS COMMITTEE,MS. SHIVANGI M RANA	RAMBHAI BUDHABHAI VAGHELA,	RULE SERVED
3937	CA/1305/2020	03/09/2020	KOKILABEN PARBATJI THAKOR,KISHANKUMAR PARBATJI THAKOR,AJAYKUMAR PARBATJI THAKOR,KANKUBEN SURSANGJI THAKOR	MR. YOGENDRA THAKORE	THAKOR KIRANKUMAR HAMIRJI,RANJEETSINH CHAMANSINH PARMAR,RELIANCE GENERAL INSURANCE CO. LTD	NOTICE SERVED
3938	CA/1307/2020	27/08/2020	GIRAJABEN SHAILESHBHAI GAMIT,SALIMBHAI SHAILESHBHAI GAMIT,PRIYABEN SHAILESHBHAI GAMIT,BABALIBEN ISABHAI GAMIT	MR.HIREN M MODI	AMITBHAI AJITBHAI CHAUDHARI,AJITBHAI MADHUBHAI CHAUDHRI,UNITED INDIA INSURANCE CO. LTD	NOTICE NOT RECD BACK,NOTICE SERVED
3939	CA/1308/2020	24/12/2020	NATIONAL INSURANCE CO LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	DAGLASH RAMANBHAI DANTANI,SURESHBHAI BABUBHAI GOHIL,HASMUKHBHAI T. PATEL PROPRIETOR OF RAINBOW TRAVELS,TRANSPORT MANAGER	SERVED BY AFFIX(N),NOTICE UNSERVED,DELETED,MS. VRUNDA C SHAH
3940	CA/1309/2020	13/08/2020	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	BHINIBEN KARSHANBHAI KHUTI,MAHEKBEN KARSHANBHAI KHUTI,JANVIBEN KARSHANBHAI KHUTI,GOVABHAI BHIKHABHAI KHUTI,JETHIBEN GOVABHAI KHUTI,NARSIBHAI KALYANBHAI SONAGARA,GUJARAT STATE POLICE	NOTICE SERVED
3941	CA/1318/2020	13/08/2020	VASANTBHAI KESAVJI THACKER,LATABEN VASANTBHAI THACKER	JENIL M SHAH,MR HENIL M SHAH	ISHAK MOHAMAD SURAJ MOHAMAD,GAUTAM FREIGHT PVT LTD,THE NEW INDIA ASSURANCE CO. LTD,GOVIND PUNJABHAI DAVE,THE IFFCO TOKIO GENERAL INSURANCE CO. LTD	NOTICE SERVED
3942	CA/1326/2020	09/03/2020	PARTH SHOPS AND FLAT COOPERATIVE HOUSING SOCIETY LTD,	MR BAIJU JOSHI,KAMLESH B PATEL	VISNAGAR NAGRIK SAHAKARI BANK LIMITED,DAMJIBHAI B VALU,MUKESHBHAI K SHAH,KETANBHAI B SHAH,KETANBHAI CHAMPAKLAL SHAH,BANKIM BALUBHAI SHAH,UMESH BALUBHAI SHAH,GUJARAT STATE CO OP TRIBUNAL - GUJARAT STATE,BOARD OF NOMINEES COURT AT AHMEDABAD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3943	CA/1327/2020	11/03/2020	RUTURAJ SANKABHAI DESAI,JAGDISH BALDEVBHAI DESAI,JITENDRA BALUBHAI VADAR,NARAN KALABHAI MUCHHAR,PRATYUX VIJAYSINH VASAIYA,PARUL DAYALJIBHAI MANSATA,JAYSHREEBEN NATHUBHAI JHARU,RITU DEVENDRA SINH,ANSUYABEN RATILAL JHA,DARSHANABEN NANDLAL RANK,RAJESHREE HARISINH GADHVI,AVANTIKABEN HASMUKHBHAI DARJI,NISHABEN RAMJIBHAI SHARMA,SHIVRAJBHAI JIVABHAI KHACHAR,BHAVESH NAGJIBHAI KHER,NAVALKISHOR SHANKARDAN GADHAVI,NARENDRAKUMAR RAMBHAI DHADHAL,PARADIPSINH LAKSHAMANSINH JHANKAT,CHELJIBHAI PREMABHAI PATEL,DARSHANABEN ISHVARLAL BHAGLANI,ANIL KALIDAS PRAJAPATI,VINESH CHANDUBHAI BAGUL,JIBHAIBHAI VAGHJIBHAI DESAI,RASILABEN LAKSHAMAN RAYKA,GOPAL DHIRUBHAI BAMANIYA	MR TUSHAR L SHETH	STATE OF GUJARAT,STATE OF GUJARAT,SAMBAD VIRA KAMABHAI,DESAI MEHUL VASUBHAI,SAKARIYA VIPULKUMAR DHIRAJLAL,JANKAT HITESH MANUBHAI,UNADKAT KALPESH RASIKBHAI,LIKHIYA JAYSUKH NARBHERAMBHAI,KOTADIA PARTH ARVINDBHAI,VITHANI PRANAVKUMAR LALJIBHAI,MAKWANA DAXESHKUMAR BHUPENDRABHAI,PATEL UMANGKUMAR MUKESHBHAI,PRAJAPATI KUSUM SUDHIR,SOLANKI ASTHA KSHITIJ,BARASARA DR. MEHULKUMAR MAGANLAL,PATEL MITUL BHUPENDRABHAI,VARMA SANDEEPKUMAR RAJARAM,MISAN CHETAN KIRTIKUMAR,BAROT JAYKUMAR HARSHADKUMAR,VALA KULDIPSINH RAGHUVIRSINH,GOHIL CHARANSINH AMARSANG,SURYAVANSHI BALMUKUND RAJENDRASINGH,CHAUHAN RAJESHKUMAR VINUBHAI,BHETARIYA NIHARKUMAR DUDABHAI,SHAIKH NILOFAR S.,MIYATRA ASHISH DANABHAI,CHAUDHARI VIMALKUMAR JAGDISHBHAI,BHALARA DHARA HIRALAL,MISTRY KRUPALI GHANSHYAMBHAI,GANGULY SUPRIA MANISH,GADHVI SIDDHARTHASINH MOJDAN,PARMAR SUSHIL PRADIPBHAI,GAUSWAMI ANILKUMAR KAILASHPURI,DESAI VEERAL ISHWARBHAI,JOGIYA DIGVIJAYBHAI DHIRUBHAI,DODIYA MAHIPATSINH MAUGHANBHAI,TANK VIVEKKUMAR JAYANTILAL,PATEL MAYANKKUMAR RAJESHBHAI,GAMARA RAHULKUMAR GABHUBHAI,PARMAR MAYURBHAI PRAKASHBHAI,DANGAR BHARGAV BACHUBHAI,BAROT VIMALKUMAR KANAIYALAL,SHAH HARSHNIDHI NIRAV,BARIA DIPAKKUMAR SANJAYKUMAR,CHAUHAN HIRENKUMAR DUDHABHAI,PARMAR AMITKUMAR KANTILAL,GADHAVI NIRUPA T.,CHAUDHARY RINA NARSANGBHAI,JOTANIYA POOJA RAMJIBHAI,TUNVAR KAJALBA RANJITSINH,RATHOD SWETA BHARATKUMAR,KORIA BHUMIKA CHANDRAKANT,BAVDA POOJA LABHUBHAI,GOHIL JYOTIBA KANAKSINH,JOSHI HITESHKUMAR MANSUKHLAL,PARMAR KIRTAN R.,CHAKRAVARTI VIMALKIRTI VANRAJBHAI,CHAUDHARI RAHULKUMAR JAGDISBHAI,GALCHAR PRIYANKKUMAR HAMIRBHAI,MANGUDA PRASHANT BHOJABHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3944	CA/1332/2020	02/09/2020	DAHIBEN BABULAL MARAND (AHIR) WD/O DECD,RAVJI BABU MARAND (AHIR),RAJESH BABU MARAND (AHIR),JAYESH @ GOPAL BABU MARAND (AHIR),VIJAY @ GOVIND BABU MARAND (AHIR)	MR. HEMAL SHAH	SATNAMSINGH C SINGH,THE NEW INDIA INSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED
3945	CA/1354/2020	04/09/2020	THE NEW INDIA ASSURANCE COMPANY LTD.,	MR YOGI K GADHIA	BHARTIBEN BHIKHUSINH GOHIL,MAHENDRA BHIKHUSINH GOHIL,KARABHAI RAYMALBHAI BERA (AAHIR),JAYMALBHAI ARJANBHAI BORKHETARIA,THE ORIENTAL INSURANCE CO. LTD.,YUVRAJ GHANSHYANSINH PARMAR	NOTICE SERVED,RULE SERVED,MR VINOD M GAMARA
3946	CA/1356/2020	14/08/2020	MAHESHBHAI DEVJIBHAI,MAYABEN MAHESHBHAI	MS AMRITA AJMERA	SOMABHAI RAVJIBHAI MAKWANA,HIRABHAI MATRABHAI,RELIANCE GENERAL INSURANCE CO.	NOTICE SERVED
3947	CA/1358/2020	07/10/2020	BHAWNABEN WD/O SUMANBHAI NANDUBHAI TADVI,SONALBEN SUMANBHAI TADVI,TEJAL SUMANBHAI TADVI,RAHULBHAI SUMANBHAI TADVI,MINOR SAMEERBHAI SUMANBHAI TADVI	,MR MOHSIN M HAKIM	AFZAL MAHBOOBBHAI BALOCH,BHAVESHBHAI BHUPATBHAI SEITH,CHOLA M.S. GENERAL INSURANCE COMPANY,BACHIBEN NANDUBHAI TADVI (MOTHER OF DECEASED)	,RULE NOT RECD BACK,RULE UNSERVED,MR VIBHUTI NANAVATI

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3948	CA/1360/2020	12/10/2020	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	SURESHBHAI GIRDHARIRAM PAWAR,RAMEHBHAI PRAHLADBHAI THAKKAR	NOTICE SERVED,SERVED BY RPAD (N)
3949	CA/1361/2020	28/09/2020	DINESHBHAI ISHWARBHAI PATEL,	MR.MINHAJ M SHAIKH	LAXMANBHAI PARSHOTTAM PARMAR,JAYABEN LAXMANBHAI PARMAR,DOLAJI @ GHELAJI BHURAJI VANJARA - DELETED,AMRUTBHAI RANAJI VANJARA	,NOTICE UNSERVED,MR VIRAL V DAVE,MR YOGESH P DAVE
3950	CA/1364/2020	06/10/2020	JAGDISHBHAI NAVRATANJRAJ GANDHI,RAJULDEVI JAGDISHBHAI GANDHI,SUKANT JAGDISHBHAI SHAH,VIMLADEVI NAVRATANRAJ GANDHI	TIRTH NAYAK	ARSH SANJAYBHAI SHAH,SANJAYBHAI SURENDRABHAI SHAH,ORIENTAL INSURANCE COMPANY LTD,DEEP BHADRESHBHAI BHATT,BHADRESHBHAI DINESHBHAI BHATT,BAJAJ ALLIANCE GENERAL INSURANCE CO LTD	NOTICE SERVED,NOTICE UNSERVED,MR EKANT G AHUJA,N R MEHTA
3951	CA/1366/2020	11/09/2020	SAKARBHAI PUNJABHAI LODHARI,DEVIBEN SAKARBHAI LODHARI	NISHIT A BHALODI	RANABHAI NARANBHAI ZALA,RANDHIRBHAI SIDIBHAI DODIYA,NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED
3952	CA/1368/2020	24/12/2020	RELIANCE GENERAL INSURANCE COMPANY LIMITED,	MR CHIRAYU A MEHTA	SANWARMAL NATHURAM JITARVAL,KALPESHBHAI KESHUBHAI CHAUDHARY,MOTARAM BALARAM MEGHWAL,ARUNKUMAR SUBHASHCHANDRA KHARA,THE NEW INDIA INSURANCE COMPANY LTD.,VIMLABEN RAMESHBHAI PRAJAPATI,KANTIBHAI MULAJI PRAJAPATI,SAJNABEN KANTIBHAI PRAJAPATI	,NOTICE SERVED,DS AFF.NOT FILED (N),MR SANDIP C SHAH,MR DHARMESH V SHAH
3953	CA/1369/2020	24/09/2020	ORIENTAL INSURANCE CO LTD,	MR CHIRAYU A MEHTA	MOJISH STEVENSON DAMOR,MINABEN STEVENSON CHRISTIAN	NOTICE SERVED
3954	CA/1370/2020	13/08/2020	GUJARAT STAE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	PRABHUBHAI GOVINDBHAI KANANI,KAILASHBEN PRABHUBHAI KANANI,AHMADBHAI YUSUFBHAI MANSUR	UNSERVED EXPIRED (N),(MR PARESH M DARJI)
3955	CA/1371/2020	11/08/2020	NEW INDIA ASSURANCE COMPANY LIMITED GANDHIDHAM,	MR VIBHUTI NANAVATI	KASAMCHHA MAMADCHHA SAIYED,KESARI ENTERPRISE,RAMDHAN TALAB JAT,HAJARABAI RAMDHAN JAT,MARIYABAI MAMAD JAT,TALAB MAMAD JAT,HASINA MAMAD JAT	NOTICE SERVED
3956	CA/1372/2020	06/10/2020	RASILABEN KANTILAL PATEL,JAYSHREEBEN KNTILAL PATEL,BHARAT KANTILAL PATEL,JAYSHREEBEN KANTILAL PATEL,LAXMIBEN PARBHUBHAI PATEL	NISHIT A BHALODI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	NOTICE SERVED
3957	CA/1373/2020	16/09/2020	TINABEN DASHRATHBHAI BHIL,MINOR DIPAK DASHRATHBHAI BHIL,MINOR PINKI DASRATHBHAI BHIL,MINOR DHARMISHTHA DASRATHBHAI BHIL,MINOR BHAVESH DASRATHBHAI BHIL,CHAMPABEN BHARATBHAI RATHOD	NISHIT A BHALODI	PREMJIBHAI DANABHAI PATEL,NEW INDIA INSURANCE CO LTD,NAIMKHAN SALIMKHAN PATHAN,IFFCO TOKIO GENERAL INSURANCE CO LTD	NOTICE SERVED,MR JM BAROT,MR AJAY R MEHTA
3958	CA/1374/2020	17/03/2020	DHIRENDRABHAI SURENDRABHAI VAIDHYA,NEETABEN DHIRENDRABHAI VAIDYA (DELETED),DISHA DHIRENDRABHAI VAIDYA,SURENDRABHAI BHOGILAL VAIDYA (DELETED),TARLIKABEN SURENDRABHAI VAIDYA (DELETED)	(MR PARESH M DARJI)	NATIONAL INSURANCE CO LTD,KULDEEP JHOGINDARSING SARDAR,SHRI KRISHNAN JI,SUMMONS THROUGH RAJKOT OFFICER	,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
3959	CA/1376/2020	17/08/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	KHUSHALDAS JERAMBHAI POPAT,RAJENDRASING MADANSING,M/S RATHOD FREIGHT CARRIERS PVT LTD	NOTICE SERVED,MR MONAL S CHAGLANI
3960	CA/1377/2020	17/08/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	KHUSHALDAS JERAMBHAI POPAT,MINOR PRERANA KHUSHALDAS POPAT,RAJENDRASING MADANSING,M/S RATHOD FREIGHT CARRIERS PVT LTD,NATIONAL INSURANCE CO. LTD	NOTICE SERVED,MR MONAL S CHAGLANI
3961	CA/1381/2020	17/08/2020	DIVISIONAL CONTROLLER GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR DEEPAK G ALORIA	DEVCHANDBHAI LALUBHAI DABHI,	NOTICE SERVED
3962	CA/1382/2020	17/08/2020	DIVISIONAL CONTROLLER GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR DEEPAK G ALORIA	LH OF DECD CHANDUBHAI SHAMJIBHAI MORDHARA,PANKAJBHAI BABUBHAI JIYANI,CHAMPABEN CHANDUBHAI MORDHARA,BHAVESHBHAI CHANDUBHAI MORDHARA,PRAFULBHAI CHANDUBHAI MORDHARA	,NOTICE SERVED
3963	CA/1383/2020	16/03/2020	FUTURE GENERAL INSURANCE COMPANY LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	MOHMMADKOMEYAL MOHMMADMOHSIN DOSHANI,DHARMENDRA PUSHKARRAO DAVE,IFFCO TOKIO GENERAL INSURANCE COMPANY LTD,BHARATBHAI BHAGUBHAI AAHIR,RAMCHANDRA GADUKARAM	RULE UNSERVED,MR NITIN M AMIN,MR VIBHUTI NANAVATI,MR. JIT P PATEL

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3964	CA/1384/2020	12/03/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	PUJABEN HASMUKHBHAI KACHHIYA,BHIKHABHAI MANILAL KACHHIYA,MANJULABEN BHIKHABHAI KACHHIYA,FIROZKHAN KALEKHAN PATHAN,PUSHPABEN MEETHALAL SHRIMALI	
3965	CA/1385/2020	12/03/2020	THE UNITED INDIA INSURANCE CO.LTD,	MR RATHIN P RAVAL	PUJABEN HASMUKHBHAI KACHHIYA,BHIKHABHAI MANILAL KACHHIYA,MANJULABEN BHIKHABHAI KACHHIYA,FIROZKHAN KALEKHAN PATHAN,PUSHPABEN MEETHALAL SHRIMALI	
3966	CA/1386/2020	17/03/2020	AAMINBEN NURABHAI JIVABHAI SINCE DECD THROUGH HEIRS,MUMAN AARIFBHAI NURABHAI,MUMAN SARIFABEN NURABHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3967	CA/1387/2020	17/03/2020	AAMIN NURAVALI KADIWALA SINCE DECD THROUGH LH,RUKAIYABEN AAMINBHAI KADIWALA,ZAHIRABEN AAMINBHAI KADIWALA,ZAHURBHAI AAMINBHAI KADIWALA,FARZANABEN AAMINBHAI KADIWALA,AREFABEN AAMINBHAI KADIWALA,JAKIYABEN AAMINBHAI KADIWALA,SAFVANABEN AAMINBHAI KADIWALA,SAFVANBHAI AAMINBHAI KADIWALA,SABINABEN AAMINBHAI KADIWALA,MUBINABEN AAMINBHAI KADIWALA	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3968	CA/1388/2020	17/03/2020	HABIBBHAI IBRAHIM SINCE DECD THROUGH HIS HEIRS,MUMAN(MANASIYA) IQBALBHAI HABIBBHAI,MUMAN(MANASIYA) MAHEMOODBHAI HABIBBHAI,MUMAN(MANASIYA) AABEDANBEN HABIBBHAI,MUMAN(MANASIYA) RUKAIYABEN HABIBBHAI,MUMAN(MANASIYA) AMINABEN HABIBBHAI,MUMAN(MANASIYA) ZUBEDABEN HABIBBHAI,MUMAN(MANASIYA) SALMABEN HABIBBHAI,MUMAN(MANASIYA) SUFIYABEN HABIBBHAI,MUMAN(MANASIYA) AAYESHABEN HABIBBHAI	MR AV PRAJAPATI,HIMANSHUKUMAR B PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3969	CA/1390/2020	18/09/2020	BABULAL ALIAS BAVA ARJANJEPAR,	MR. HEMAL SHAH	CHUNILAL KANTILAL LIMBANI,MOHANLAL KANTILAL LIMBANI(PATEL),THE NEW INDIA ASSURANCE CO. LTD,DEVRAJ HARJI KHETANI	NOTICE SERVED,NOTICE UNSERVED,MR AJAY R MEHTA
3970	CA/1392/2020	24/09/2020	NITABEN DAXESHBHAI PANDYA,	MR R G DWIVEDI	KAMLESHBHAI RAMANBHAI KA PATEL,SURESHBHAI VITTHALBHAI PATEL,NATIONAL INSURANCE CO LTD,TARASINGH GURBACHAN SINGH,MAJORSINGH GURBACHANSINGH,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
3971	CA/1397/2020	11/03/2020	REGIONAL MANAGER, DENA BANK,	MR.VARUN K.PATEL	JIVABHAI S PARMAR,	
3972	CA/1398/2020	16/12/2020	THE PRINCIPAL COMMISSIONER, CENTRAL GST, AHMEDABAD SOUTH,	MR. PARTH H BHATT	M/S MODERN BUSINESS SOLUTIONS,	DS AFF.NOT FILED (R)
3973	CA/1403/2020	21/12/2020	USHA UMESH MULYA,	HARDIK D MEHTA,SHOKAT B KESHWANI	UTPALKUMAR A SHAH,BAJAJ ALLIANZ GEN. INS. CO. LTD	MR BHAVIK R SAMANI,MS KIRTI S PATHAK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3974	CA/1406/2020	16/03/2020	URMILABEN BHOGILALBHAI RAJPUT D/O HARISHBHAI NAROTTAMBHAI,DAMAYATIBEN PRATAPBHAI RATHOD D/O HARISHBHAI NAROTTAMBHAI	S M KIKANI	MEENABEN JAYNTIBHAI HARISHBHAI,DHARMESHBHAI JAYANTIBHAI,HITESHBHAI JAYANTIBHAI,MAHENDRABHAI JAYANTIBHAI,HEIRS OF DECD. NATHUBHAI LALABHAI AND REVABEN NATHUBHAI PATEL,ISHWARBHAI NATHUBHAI PATEL,BHAGWATIBHAI NATHUBHAI PATEL,MANHARBHAI NATHUBHAI PATEL,HEIRS OF JAYANTIBHAI NATHUBHAI PATEL,HEIRS OF KANTIBHAI ISHWARBHAI PATEL,SURYAKANTBHAI ISHWARBHAI PATEL,HARIVADAN ISHWARBHAI PATEL,BHANUBEN ISHWARBHAI PATEL,AMISHABEN SHAILESHBHAI PATEL,NILESHBHAI BHAGWATIBHAI PATEL,PRITIBEN KANIAYALAL PATEL,MITULBEN ASHISHBHAI PATEL,MADHUBEN MANHARBHAI PATEL,UMESHBHAI MANHARBHAI PATEL,DARSHNABEN RAJESHBHAI PATEL,TRUPATIBEN CHIRAGBHAI PATEL,VIJAYKUMAR DHANSUKHLAL JINWALA,DHAVAL VIJAYKUMAR JINWALA,SAMAR VIJAYKUMAR JINWALA,NITABEN VIJAYKUMAR JINWALA,ANKITABEN DHAVALKUMAR JINWALA,HEIRS OF DEVIBEN @ DAYAKORBEN MAGANBHAI PATEL,SHAILESHBHAI MAGANBHAI PATEL,KIRITBHAI MAGANBHAI PATEL,VINABEN MAGANBHAI PATEL,SUSHILABEN W/O JAYANTIBHAI NATHUBHAI PATEL (DELETED),RAJUBHAI JAYANTIBHAI PATEL,MAHESHBHAI JAYANTIBHAI PATEL,SANJAYBHAI JAYANTIBHAI PATEL,MINABEN DHANSUKHBHAI PATEL D/O JAYANTIBHAI PATEL,REKHABEN KANTIBHAI PATEL,VIRALBHAI KANTIBHAI PATEL,HIRENBHAI KANTIBHAI PATEL,SUDHABEN W/O SURYAKANTBHAI ISHWARBHAI PATEL,CHINTUBHAI SURYAKANTBHAI PATEL,SONALBEN MAYANKKUMAR DUDHVALA D/O SURYAKANTBHAI ISHWARBHAI PATEL	
3975	CA/1407/2020	12/03/2020	PATEL KANTIBHAI DEVJIBHAI HEIR OF DECD DEVJIBHAI RAMJIBHAI,	JENIL M SHAH	ADDITIONAL COLLECTOR AND COMPETENT AUTHORITY,MAMLATDAR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
3976	CA/1408/2020	12/03/2020	LEGAL HEIRS OF DECD. KANTABEN PARSOTTAMBHAI PATEL,LEGAL HEIRS OF DECD. AMBALAL PARSOTTAMBHAI PATEL,GORDHANBHAI PARSOTTAMBHAI PATEL,GANSHYAMBHAI DAHYABHAI PATEL,BHAVNABEN DAHYABHAI PATEL,DAHYABHAI BHIMJIBHAI PATEL,MAYURBHAI AMBALAL PATEL,KAILASHBEN AMBALAL PATEL,MANGALABEN AMBALAL PATEL,RANJANBEN AMBALAL PATEL,RAJSHRIBEN AMBALAL PATEL,SONALBEN AMBALAL PATEL	BIMAL V CHAUDHARI	STATE OF GUJARAT,COLLECTOR,PRANT OFFICER,MAMLATDAR, GANDHINAGAR,M/S S.S. CONSTRUCTION THROUGH SHILABEN VISHVABANDHU PATEL,VISHVABANDHU DAHYABHAI PATEL,MAHESHKUMAR FAKIRCHAND MEHTA,RAJIVKUMAR MAHESHKUMAR MEHTA,RONAK MAHESHKUMAR MEHTA,SEJAL RAJIVKUMAR MEHTA,RUPAL RONAKKUMAR MEHTA,KIRTIKUMAR FAKIRCHAND MEHTA,CHIRAGKUMAR KIRTIKUMAR MEHTA,HIRAL CHIRAGKUMAR MEHTA,PARESHABEN KAMLESHBHAI MODI,PANCYHAL JAYNTIBHAI TRIBHOVANDAS,SHANKARBHAI TIRBHOVAN PATEL,BHUPENDRA RAMANLAL PATEL,SANJAY JIVANBHAI PATEL,KALPESH SURESHCHANDRA SHAH,DAKSHABEN ASHOKKUMAR VEDA,SONALI SUNILBHANUSHALI,PRAVINBHAI KANTILAL PATEL,PUNDHRA DHARMESH KUVARBHAI	
3977	CA/1412/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK
3978	CA/1413/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK
3979	CA/1414/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK
3980	CA/1415/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK
3981	CA/1416/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK

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3982	CA/1417/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK
3983	CA/1418/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BOARD,	G H VIRK
3984	CA/1419/2020	14/07/2020	THE COMMISSIONER OF INCOME TAX(EXEMPTIONS),	(MRS MAUNA M BHATT)	GUJARAT MARITIME BORAD,	G H VIRK
3985	CA/1421/2020	22/09/2020	BHARTIBEN MAHESHBHAI RAVAL,	SHAILI A SHAH	BHARATSINH SHANKARSINH PARMAR,	MR PADMRAJ K JADEJA
3986	CA/1432/2020	24/12/2020	DIVYAPRAKASH JAKHIBHAI MACWAN,	HCLS COMMITTEE,MS. ALKA B VANIYA	JACQLLINE DIVYAPRAKASH MACWAN,	NIYATI V VAISHNAV
3987	CA/1433/2020	30/06/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANABI RUGANATHBHAI HIRABHAI,	
3988	CA/1434/2020	30/06/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANABI DINESHBHAI BABUBHAI,KANABI HEMRAJBHAI BABUBHAI	
3989	CA/1435/2020	06/08/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MERAMBHAI BHAGVANBHAI,	MR. RAJ A TRIVEDI
3990	CA/1436/2020	30/06/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BORICHA HIRABEN MOMAIYABHAI,	
3991	CA/1437/2020	30/09/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BORICHA VAJUBHAI VERABHAI,	MR. RAJ A TRIVEDI
3992	CA/1438/2020	06/08/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BORICHA JIVANBHAI VAJUBHAI,BORICHA BIJALBHAI VAJUBHAI,BORICHA MANASURBHAI VAJUBHAI	MR. RAJ A TRIVEDI
3993	CA/1439/2020	06/08/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHIMANLAL KARAMSHIBHAI,PRAVIN CHIMANLAL,ANIL CHIMANLAL,SANJAY CHIMANLAL	RULE NOT RECD BACK
3994	CA/1441/2020	31/07/2020	AMARSHIBHAI KANJIBHAI PATEL,	MR. KIRTAN H MISTRY	THE BHAVNAGAR JAIN MURTIPURJAK TAPSANGH TRUST THROUGH ITS TRUSTEES,MANMOHANBHAI FULCHAND TAMBOLI,SURYAKANT RATILAL SHAH,KHANTILAL FATECHAND SHAH,KIRTIKUMAR PRABHUDAS SHAH,DINKARRAY VRAJLAL SHAH,SHRI RAMESHCHANDRA PARMANANDADAS,CHIMANLAL KHIMCHAND SHETH,SHRI KHANTILAL MULCHAND,RAJNIKANT CHUNILAL PAREKH,RAMNIKLAL BHAGWANDAS,TALAKCHAND DHARMSHBHAI MEHTA,MANUBHAI NARROTAMDAS SHETH,NAVINCHANDRA NAGINDAS KAMDAR,VASTUPAL KUNVARJI SHAH,MANVANTRAY BHAYCHAND VAKANI	,RULE SERVED,MR HARSHIT S TOLIA
3995	CA/1442/2020	09/10/2020	JAGDISHBHAI RANCHODBHAI DESAI (RABARI),VITHALBHAI NAROTTAMBHAI PATEL	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	L H OF DECD. JIVIBEN WD/O SHANKERBHAI DULABHAI,L H OF DECD. RAVAJIBHAI BHAGWANBHAI,L H OF DECD. CHAUNDUBHAI BHAGWANBHAI,AATURBHAI AMRUTBHAI PATEL,PARMAR (PADHIYAR) SHARDABEN WD/O CHANDUBHAI,PARMAR (PADHIYAR) ARVINDBHAI S/O CHANDUBHAI,PARMAR (PADHIYAR) INDUBEN D/O CHANDUBHAI,PARMAR (PADHIYAR) PUNAMBHAI S/O CHANDUBHAI,PARMAR (PADHIYAR) RAIBEN WD/O RAVAJIBHAI,PARMAR (PADHIYAR) SUDHABEN D/O RAVAJIBHAI,PARMAR (PADHIYAR) KAILASHBEN D/O RAVAJIBHAI,PARMAR (PADHIYAR) SUREKHABEN D/O RAVAJIBHAI,PARMAR (PADHIYAR) JASHOKBHAI S/O RAVAJIBHAI,PARMAR (PADHIYAR) KAPILABEN D/O RAVAJIBHAI,RADHABEN D/O SANKERBHAI WD/O BHAGWANBHAI,L H OF DECD. ABHESINGH BHAGWANBHAI,PARMAR (PADHIYAR) MANJULABEN D/O ABHESINGH,PARMAR (PADHIYAR) RANJANBEN D/O ABHESINGH,PARMAR (PADHIYAR) HASMUKHBHAI ABHESINGH,L H OF DECD. PARMAR (PADHIYAR) URMILABEN D/O ABHAYSINH,(MINOR) ANJALI BALAWANTBHAI,(MINOR) RAJESHWARI BALAWANTBHAI,(MINOR) SAMIR BALAWANTBHAI,(MINOR) ANJALI BALAWANTBHAI,(MINOR) RAJESHWARI BALAWANTBHAI,(MINOR) SAMIR BALAWANTBHAI	,RULE SERVED,RULE UNSERVED
3996	CA/1446/2020	22/06/2020	STATE OF GUJARAT,COMMISSIONER (SCHOOLS),DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	SUTARIYA HARESHBHAI RANCHHODBHAI,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER	

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3997	CA/1447/2020	22/06/2020	STATE OF GUJARAT,COMMISSIONER (SCHOOLS),DISTRICT EDUCATION OFFICER, GIR SOMNATH	GOVERNMENT PLEADER	SENTA RAMJIBHAI LAKHABHAI,PRINCIPAL	
3998	CA/1448/2020	30/09/2020	KUSUMBEN PRAVINCHANDRA VORA (EXPIRED),SNEHAL PRAVINCHANDRA VORA,NIMISH PRAVINCHANDRA VORA,JIGISHABEN PANKAJBHAI GANDHI	MR ANKIT SHAH	KANUBHAI G. PRAJAPATI,ALLAUDDIN ABHRAMBHAI MANEK,THE UNITED INDIA INSURANCE CO. LTD,GOLDMINE SHARES AND FINANCE LTD	,(MR MAULIK J SHELAT)
3999	CA/1456/2020	28/07/2020	UNION OF INDIA THROUGH GENERAL MANAGER,	MS ARCHANA U AMIN	INDIAN FARMERS FERTILIZER CO OPERATIVE LIMITED,	M R BHATT & CO.,MUNJAAL M BHATT
4000	CA/1457/2020	20/08/2020	UNION OF INDIA THROUGH GENERAL MANAGER,	MS ARCHANA U AMIN	JITENDRABHAI SHANKARBHAI BHIL DIED THROUG LR,ASHISHBHAI JITENDRABHAI CHAUHAN,BHADRESHBHAI JITENDRABHAI CHAUHAN	,RULE SERVED
4001	CA/1458/2020	03/09/2020	GHANSHYAM DUNGARBHAI SUTARIYA,	VIKAS V NAIR	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-8, SURAT,INCOME TAX OFFICER	NOTICE NOT RECD BACK,MRS KALPANA K RAVAL
4002	CA/1459/2020	03/09/2020	GHANSHYAM DUNGARBHAI SUTARIYA,	VIKAS V NAIR	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-8, SURAT,INCOME TAX OFFICER	,MRS KALPANA K RAVAL
4003	CA/1463/2020	02/09/2020	RAMESHBHAI KESHARBHAI PATEL,	MR R.K.MANSURI	JAYANTIBHAI KHIMABHAI RATHVA,RAO CONSTRUCTION CO LTD,UNITED INDIA INSURANCE COMPANY LTD	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
4004	CA/1467/2020	01/10/2020	MADHUBEN WD/O JITENDRASINH SALUSINH PARMAR,RINABEN D/O JITENDRASINH SALUSINH PARMAR,VINAYSINH JITENDRASINH PARMAR	MR DHARMESH R PATEL	GAJENDRASINH DURGNARAYANSINH BIHOLA,DURGNARAYANSINH BALVANSINH BOHOLA,CHOLA MANDLAM GENERAL INSURANCE CO. LTD	RULE SERVED,MR VIBHUTI NANAVATI
4005	CA/1469/2020	21/07/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	PRAVINBHAI HARIRAM MOTA,VASANTIBEN PRAVINBHAI MOTA,DRIVER OF ST BUS NO. GJ-18-Y-6893	RULE NOT RECD BACK,RULE SERVED
4006	CA/1470/2020	20/08/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	ARJANBHAI DEVRAJBHAI PARMAR,BHAVNABEN ARJANBHAI PARMAR,DEVDANBHAI PARBATBHAI DANGAR	RULE SERVED,NISHIT A BHALODI
4007	CA/1471/2020	13/08/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MS VYOMA K JHAVERI	MADHUBEN ALIAS MANISHABEN KANUBHAI ALIAS KANAIYALAL LADHVA,CHETNABEN KANUBHAI ALIAS KANAIYALAL LADHVA,MEHULBHAI KANUBHAI ALIAS KANAIYALAL LADHVA,KAPIL KANUBHAI ALIAS KANAIYALAL LADHVA	RULE SERVED,HCLS COMMITTEE,VIJAY H PATEL
4008	CA/1472/2020	10/08/2020	VALAND MADHUBEN NATHABHAI,	VIVAN T SHAH,UTSAV P PARIKH	DEPUTY COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4009	CA/1473/2020	11/09/2020	SETUL JITENDRAKUMAR MAJETHIYA,	NISHIT A BHALODI	SUSHILBHAI SIDHANSHUBHAI KORKHAGAR (MARATHI),IFFCO TOKIO GENERAL INSURANCE CO. LTD	RULE SERVED
4010	CA/1477/2020	17/08/2020	BABULAL NATHAJI PARNAR (NAI),	KAASH K THAKKAR	JABBARBHAI HAMIDBHAI KURESHI,SHAIKH HARSADHUSAIN FAKIRMAHAMMAD KURESHI,NATIONAL INSURANCE CO LTD,BHURAJI GANESHAJI MALI,ORIENTAL INSURANCE COMPANY LTD	,RULE NOT RECD BACK,RULE SERVED
4011	CA/1478/2020	18/09/2020	PATEL AMRUTBHAI MULCHANDBHAI,PATEL KASHIRAMBHAI MULCHANDBHAI	MR AV PRAJAPATI,MR TEJAS P RAVAL	DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	RULE SERVED
4012	CA/1479/2020	11/09/2020	MAHESHBHAI RAMUBHAI PATEL,USHABEN MAHESHBHAI PATEL,SANDIPKUMAR MAHESHBHAI PATEL	MR.HIREN M MODI	CHIMANBHAI GURUJI MACHHAR,ASHWINBHAI KUVARJIBHAI BHIKDIA,THE NEW INDIA ASSURANCE COMPANY LTD	RULE NOT RECD BACK,RULE SERVED
4013	CA/1481/2020	18/09/2020	GAJENDRABHAI NATHURAM GOYAL,	MR KRUNAL R SAKSENA	KIRANBEN SUSHILKUMAR SING,SANGAMKUMAR SUSHILKUMAR SING,SIKHA SUSHILKUMAR SING,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD DELETED	DS AFF.NOT FILED (R), (AMBIKA A SHARMA)
4014	CA/1484/2020	10/08/2020	PRUTHVISINH VAJESINH PARMAR,	MR PRATIK Y JASANI	APURVABHAI BALLUBHAI MEHTA,DARSHANBHAI BALLUBHAI MEHTA,NEENABEN YAHUDA SONGAUNKAR	

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4015	CA/1485/2020	27/07/2020	NATIONAL INSURANCE COMPANY LTD,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	V SATISHAN,P. LALITHA,P. CHANDILKUMAR PERUMAL,A. JAGANNATHAN ATHYANAN	,RULE NOT RECD BACK,(MR PARESH M DARJI)
4016	CA/1486/2020	07/08/2020	ANANDBA ALIAS ANITABEN AJITSINH ALIAS AJITKUMAR GOHIL,KULDIPSINH AJITSINH ALIAS AJITKUMAR GOHIL,SIDDHARTHSINH AJITSINH ALIAS AJITKUMAR GOHIL	(MR PARESH M DARJI)	SUDHAKAR BALRAM TAVDE,THE NEW INDIA INSURANCE COMPANY LIMITED	,MR GC MAZMUDAR,MR HG MAZMUDAR
4017	CA/1487/2020	10/08/2020	SHANABHAI RATABHAI DABHI,	MR VA MANSURI	BHARAT RAMSINH DABHI,KAPILABEN RATANSINH CHAUHAN,MINOR ALPABEN RATANSINH CHAUHAN,MINOR KISHANKUMAR RATANSINH CHAUHAN,MINOR JAYESHKUMAR RATANSINH CHAUHAN,RAVJIBHAI GULABBHAI CHAUHAN	,MR AMIT N CHAUDHARY,MR R G DWIVEDI,MS POOJA H HOTCHANDANI
4018	CA/1488/2020	13/07/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SHAKIBEN SONAJI,THAKOR WAGHUJI MANAJI	
4019	CA/1492/2020	10/12/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BABIBEN GANAJI (DECD),THAKOR RUPSANGJI, GANAJI(DECD.)..,SOMIBEN RUPSANGJI THAKOR,BHARATJI RUPSANGJI THAKOR,POPATJI RUPSANGJI THAKOR,DARSHRATHJI RUPSANGJI THAKOR,JASHIBEN RUPSANGJI THAKOR,KARSHANJI RUPSANGJI THAKOR	,RULE SERVED
4020	CA/1493/2020	20/10/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LHR OF DECD THAKOR VARVAJI SOMAJI,THAKOR DAHYAJI JAVERJI,THAKOR RUKHIBEN VARVAJI,THAKOR KALAJI VARVAJI,THAKOR AMARAJI VARVAJI,THAKOR GAMAJI VARVAJI	,RULE SERVED
4021	CA/1494/2020	14/07/2020	LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BHAVANBHAI PRATAPBHAI SOLANKI,	MR VIJAY N RAVAL
4022	CA/1498/2020	28/08/2020	NILESHBHAI JANARDANBHAI PANDYA,	JAIMIN A GANDHI	MANISHABEN NILESHBHAI PANDYA,	MR P P MAJMUDAR,SHASHVATA U SHUKLA
4023	CA/1501/2020	18/09/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	KHUSHALDAS JERAMBHAI POPAT,RAJENDRASING MADANSING,M/S RATHOD FREIGHT CARRIERS PVT LTD,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR MONAL S CHAGLANI
4024	CA/1502/2020	18/09/2020	NEW INDIA ASSURANCE CO LTD,	MR AJAY R MEHTA	MINOR PRERANA KHUSHALDAS POPAT THROUGH KHUSHALDAS JERAMBHAI POPAT,RAJENDRASING MADANSING,M/S RATHOD FREIGHT CARRIERS PVT LTD,NATIONAL INSURANCE CO. LTD	RULE SERVED,MR MONAL S CHAGLANI
4025	CA/1529/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHABIBEN SHAMAJIBHAI,	MR. RAJ A TRIVEDI
4026	CA/1530/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHARAMSHIBHAI LAKHAMANBHAI,	MR. RAJ A TRIVEDI
4027	CA/1531/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHIMABHAI ARJANBHAI,PREMJI KARABHAI SELF AND POWER ATTORNEY HOLDER OF,RAMIBEN KARA ARAJAN,MAVA ARAJAN,KANU KARA,MANIBEN KARA,HANSABEN UGA	RULE SERVED
4028	CA/1532/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI KARASHANBHAI,	MR. RAJ A TRIVEDI
4029	CA/1534/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	L H OF LATE JIVARAJBHAI BHURABHAI - AAMBARAMBHAI JIVARAJBHAI,	RULE SERVED
4030	CA/1535/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJABHAI BHURABHAI,	RULE SERVED
4031	CA/1536/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSHIBHAI JADAVBHAI,	RULE SERVED
4032	CA/1537/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THOBHANBHAI JADAVBHAI,	MR KM SHETH
4033	CA/1538/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHELABHAI TAPUBHAI,LALBHAI TAPUBHAI,KASHIBEN TAPUBHAI,DEVIBEN TAPUBHAI	RULE SERVED,MR KM SHETH
4034	CA/1539/2020	04/12/2020	LALBHAI NATHABHAI,RATILAL NATHABHAI,ISHVARBHAI NATHABHAI (NOW DECEASED ON 15-05-2011),VASUDEV PRABHUDAS,VINOD PRABHUDAS,INDIRABEN NATHABHAI,ANJANA D/O ISHWARBHAI NATHABHAI,NIKULA D/O ISHWARBHAI NATHABHAI,BHAVIN S/O ISHWARBHAI NATHABHAI	,MR VIBHUTI NANAVATI,MR DEVENDRA A PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS KJ BRAHMBHATT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4035	CA/1540/2020	18/09/2020	AJIT ALIAS VANRAJBHAI ARJUNBHAI PARMAR,	(CHETANKUMAR K SHAH)	TERSINGBHAI PUNJABHAI HATHILA,M/S RAJSHRI CONSTRUCTION,FUTURE GENERALI INDIA INSURANCE CO. LTD	RULE SERVED,MS KIRTI S PATHAK
4036	CA/1543/2020	31/08/2020	RATANBEN KANJIBHAI PARMAR,MINOR PAYAL KANJIBHAI PARMAR,SURESHBHAI KANJIBHAI PARMAR,KISHANBHAI KANJIBHAI PARMAR	MR H M SHAH	MATRABHAI SHAMALBHAI KHAMBHLA,GELABHAI HEMABHAI KHAMBHLA,RELIANCE GENERAL INSURANCE CO LTD	RULE SERVED,MR CHIRAYU A MEHTA
4037	CA/1544/2020	10/09/2020	BAKUBEN NARUBHAI MAKWANA,	MR H M SHAH	DINESHBHAI SHANABHAI PARMAR,VAJUBHAI PRABHUBHAI CHAUHAN,ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	RULE SERVED,MS KIRTI S PATHAK
4038	CA/1545/2020	10/09/2020	USHABEN W/O RAMESHBHAI BHAVCHANDBHAI VADODARIA (PATEL),RAMESHBHAI BHAVCHANDBHAI VADODARIA(PATEL),AKASH RAMESHBHAI VADODARIA(PATEL)	(MR PARESH M DARJI)	MOHAMMEDSHARIF HAJIMIYA HASUMIYA SHAIKH,MOHAMMEDARIF MOHAMMEDISRAEL SADIQ,THE NEW INDIA ASSURANCE COMPANY LIMITED	MR SANDIP C SHAH,MR. SABIR B SAIYYAD
4039	CA/1546/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BORICHA PAMIBEN PUNJABHAI,EXECUTIVE ENGINEER	UNSERVED EXPIRED (R)
4040	CA/1547/2020	10/09/2020	MAULIKBHAI DILIPBHAI PANDYA,	NISHIT A BHALODI	MANAGER SARVA VIDHYALAY KELAVDI MANDAL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE SERVED,MS KIRTI S PATHAK
4041	CA/1548/2020	08/09/2020	LH OF DECD RUPA KARSAN UNDRIYA,LAKHIBEN WD/O RUPABHAI UNDRIYA,GOPAL RUPABHAI UNDRIYA	JENIL M SHAH,MR HENIL M SHAH	RAMKUMAR SANTLAL RAY,DILIP NANJI SORATHIA,THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MS KIRTI S PATHAK
4042	CA/1549/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KESHAVAJIBHAI LAKHAMANBHAI,	MR KM SHETH
4043	CA/1550/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDULAL LAKHAMANBHAI,	MR KM SHETH
4044	CA/1551/2020	16/09/2020	STIVENKUMAR MANUBHAI PARMAR,	MS ROMA I FIDELIS	ANKITABEN W/O STIVEN PARMAR AND D/O RAJESHBHAI MEKWAN,	MR JOHNSEY P MACWAN
4045	CA/1552/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BAVAJIBHAI MOHABHAI,MAGBHAI MOHANBHAI	MR KM SHETH
4046	CA/1553/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHAKUBHAI MOHANBHAI,	MR KM SHETH
4047	CA/1554/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSHIBHAI AAMBABHAI,SHARADABEN GANESHBHAI,KALPANABEN GANESHBHAI,SATISHBHAI GANESHBHAI,MAYURBHAI GANESHBHAI,KANJIBHAI AAMBABHAI,LAKHMANBHAI AAMBABHAI	RULE SERVED
4048	CA/1556/2020	10/09/2020	JAGRATIBEN SANJAYBHAI PARMAR,MINOR KEVAL SANJAYBHAI PARMAR,VINUBHAI ALIAS VISHNU ASHABHAI PARMAR,KOKILABEN VINUBHAI PARMAR	NISHIT A BHALODI	PURKHARAM PRAHLADRAM,AJABHAI NARANBHAI CHHIYA,NEW INDIA INSURANCE CO LTD,RAVJIBHAI AASHABHAI PARMAR,LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD	RULE SERVED
4049	CA/1557/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI VIRJIBHAI,	MR. RAJ A TRIVEDI
4050	CA/1558/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VISHWAS RAMJIBHAI BHUT,	RULE SERVED
4051	CA/1559/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN DEVABHAI PALABHAI THROUGH POA RANABHAI ARJANBHAI,	MR KM SHETH
4052	CA/1560/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN TAPUBHAI KARSHANBHAI,	MR KM SHETH
4053	CA/1561/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI MOHANBHAI BHUT,	RULE SERVED
4054	CA/1562/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HEIRS OF VALJIBHAI SANGRAMBHAI,ARJANBHAI VALJIBHAI,SHAILESH VALJIBHAI,RAJESH VALJIBHAI	,MR KM SHETH
4055	CA/1563/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	POWER OF ATTORNEY HOLDER OF HARIJAN LAKHAMANBHAI DEVJIBHAI RANABHAI ARJANBHAI,	MR KM SHETH
4056	CA/1564/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	AMARSHIBHAI JADAVBHAI,	MR KM SHETH
4057	CA/1565/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THOBHANBHAI JADAVBHAI,	MR KM SHETH
4058	CA/1566/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN SAVABHAI RAJABHAI,	MR KM SHETH
4059	CA/1567/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN BHAGWANJIBHAI VIRJIBHAI,	MR KM SHETH
4060	CA/1568/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARIJAN MAVJIBHAI VIRJIBHAI,	MR KM SHETH
4061	CA/1569/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BORICHA KHODABHAI BHURABHAI,	RULE SERVED
4062	CA/1570/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI VIRJIBHAI KANABI,	MR. RAJ A TRIVEDI
4063	CA/1573/2020	21/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTILAL NARANBHAI,	MR. RAJ A TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4064	CA/1574/2020	12/10/2020	L H OF DECD. DHARAMASHIBHAI GOKALBHAI MISTRY,BHIKHUBHAI DHARAMSHIBHAI SANCHANIYA,RAMESHBHAI DHARAMSHIBHAI SANCHANIYA	M S PADALIYA	SALEHBHAI MAHMADALI,	DS AFF.NOT FILED (R)
4065	CA/1575/2020	01/10/2020	GHELABHAI NANUBHAI @ NANKABHAI PATEL,	D H KANTHARIYA	AMRATBHAI NANUBHAI PATEL,	MR NIRAV C THAKKAR
4066	CA/1577/2020	02/09/2020	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER	PRITESHKUMAR KIRANSINH CHAVDA,	MR. JIT P PATEL
4067	CA/1580/2020	14/07/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MANGALSINH GULABSINH BARIYA,VIPULKUMAR MANGALSINH BARIYA,NILAMBEN MANGALSINH BARIYA,HEMLATABEN MANGALSINH BARIYA,HIMANSHUKUMAR MANGALSINH BARIYA,DINESHBHAI SABURBHAI DANGI,GOVINDBHAI CHANDUBHAI PATEL,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	
4068	CA/1581/2020	28/10/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RUDRAGAIRAPALSINHJI DOLASINHJI RATHOD,RANBIRRAJ DOLASINHJI RATHOD,HIMANDRIBEN NILESHBHAI SOLANKI,RAJESH KARSHAN KHAMBHALA(RABARI),GABHARUBHAI ARJANBHAI KHAMBHALA(RABARI),FAKIRMAMAD HASAN BHATTI,HDFC ERGO GENERAL INSURANCE CO. LTD,VERSHABEN NITESH MOTA(GOR)	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR. HEMAL SHAH
4069	CA/1582/2020	18/09/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RUDRAGAIRAPALSINHJI DOLASINHJI RATHOD,RANBIRRAJ DOLASINHJI RATHOD,HIMANDRIBEN NILESHBHAI SOLANKI,RAJESH KARSHAN KHAMBHALA(RABARI),GABHARUBHAI ARJANBHAI KHAMBHALA(RABARI),FAKIRMAMAD HASAN BHATTI,HDFC ERGO GENERAL INSURANCE CO. LTD,VERSHABEN NITESH MOTA(GOR)	RULE NOT RECD BACK,RULE SERVED
4070	CA/1583/2020	28/10/2020	SHRIRAM GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	RANBIRRAJ DOLASINHJI RATHOD,RAJESH KARSHAN KHAMBHALA(RABARI),GABHARUBHAI ARJANBHAI KHAMBHALA(RABARI),FAKIRMAMAD HASAN BHATTI,HDFC ERGO GENERAL INSURANCE CO. LTD,VERSHABEN NITESH MOTA(GOR)	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI,MR. HEMAL SHAH
4071	CA/1584/2020	28/09/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JANAKBA DINESHJI DODIYA,YUVRAJSINH DINESHJI DODIYA,KOMAL(KIRAN) DINESHJI DODIYA,BABAJI MAFAJI DOIYA,MONGHIBEN BABAJI DODIYA,HIMATSINH BHIKHAJI MADHUJI CHAVDA,VAGHELA LALSINH LAXMANSINH,VINUJI BAKUJI CHAVDA	RULE SERVED,RULE UNSERVED,MR H M SHAH
4072	CA/1585/2020	18/09/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	JANAKBA DINESHJI DODIYA,HIMATSINH BHIKHAJI MADHUJI CHAVDA,VAGHELA LALSINH LAXMANSINH,VINUJI BAKUJI CHAVDA	,MR H M SHAH
4073	CA/1586/2020	18/09/2020	RELIANCE GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MONGHIBEN BABAJI DODIYA,HIMATSINH BHIKHAJI MADHUJI CHAVDA,VAGHELA LALSINH LAXMANSINH,VINUJI BAKUJI CHAVDA	,RULE SERVED
4074	CA/1590/2020	10/09/2020	BHAVARSINGH KAUMANSINGH RAJPUT,M/S R.P.K. AGROTEACH EXPORT PVT. LTD	MR VISHAL C MEHTA,MR.KISHAN PRAJAPATI	SUGNARAM BAGADARAM CHORADIYA,DHAPURI WIFE OF SUGNARAM CHORADIYA,UNITED INDIA INSURANCE CO LTD	RULE SERVED
4075	CA/1591/2020	15/10/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	BHURIBEN DINESHBHAI DAMOR,SHITALBEN DINESHBHAI DAMOR,MITALBEN DINESHBHAI DAMOR,ALISHABEN DINESHBHAI DAMOR,KINJALBEN DINESHBHAI DAMOR,VICHHALABHAI LALABHAI DAMOR,VAKHTUDIBEN VICHHALABAHI DAMOR,MAHESHKUMAR SOMABHAI SANGADA,ALKESHKUMAR SHANTILAL KARNAVAT	RULE SERVED,UNSERVED EXPIRED (R),MR VIJAL P DESAI,MS ISHITA V DESAI
4076	CA/1592/2020	15/10/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	DITABHAI LALABHAI DAMOR,SABURIBEN DITABHAI DAMOR,MAHESHKUMAR SOMABHAI SANGADA,ALKESHKUMAR SHANTILAL KARNAVAT	RULE SERVED,UNSERVED EXPIRED (R),MR VIJAL P DESAI,MS ISHITA V DESAI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4077	CA/1593/2020	07/10/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	TANSINGBHAI SHAKANBHAI KISHORI,DALIBEN TANSINGBHAI KISHORI,MAHESHKUMAR SOMABHAI SANGADA,ALKESHKUMAR SHANTILAL KARNAVAT	RULE SERVED,UNSERVED EXPIRED (R),MR VIJAL P DESAI,MS ISHITA V DESAI
4078	CA/1594/2020	15/10/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	GENDALBHAI LALABHAI DAMOR,RASUBEN GENDALBHAI DAMOR,MAHESHKUMAR SOMABHAI SANGADA,ALKESHKUMAR SHANTILAL KARNAVAT	RULE SERVED,UNSERVED EXPIRED (R),MR VIJAL P DESAI,MS ISHITA V DESAI
4079	CA/1595/2020	08/10/2020	NEW INDIA INSURANCE CO LTD,	MR PALAK H THAKKAR	DHOLIBEN RAMUBHAI DAMOR,HIMABHAI PUNIBHA DAMOR,MAGANBEN HIMABHAI DAMOR,NAYNABEN RAMUBHAI DAMOR,NARESHBHAI RAMUBHAI DAMOR,GITABEN RAMUBHAI DAMOR,SITABEN RAMUBHAI DAMOR,MAHESHKUMAR SOMABHAI SANGADA,ALKESHKUMAR SHANTILAL KARNAVAT	RULE SERVED,UNSERVED EXPIRED (R)
4080	CA/1596/2020	12/10/2020	HASINABIBI AHMED AMIRMOHMAD MALEK,DELETED,NARBIBI AMIRMOHMMAD MALEK,FARZANA AHMED MALEK,SAMIN AHMED MALEK,SABIYA AHMED MALEK,RUBINA AHMED MALEK,SAINABANU AHMED MALEK,MINOR TAIYABABIBI AHMED MALEK,MINOR ASHIYANA AHMED MALEK	MR.HIREN M MODI	MAHEBUB HASANBHAI MALEK,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR YOGI K GADHIA
4081	CA/1597/2020	29/06/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	DIPAKBHAI PRATAPBHAI KARAMATA,LABOUR COURT	,MR TR MISHRA
4082	CA/1598/2020	29/06/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	MEHULKUMAR MANSUKHLAL JOSHI,LABOUR COURT	,MR TR MISHRA
4083	CA/1599/2020	23/06/2020	PRINCIPAL DISTRICT JUDGE,	MS TRUSHA K PATEL	STATE OF GUJARAT,AJAYKUMAR JAMNADAS NANAVATI,JEKORBEN BHULABHAI CHAUHAN,CHIMANBHAI NAGINBHAI PATEL,RAKESHBHAI MAKANBHAI DHIMMBER,HEMANTKUMAR GANPATBHAI PATEL,YAGNESHKUMAR SHASHIKANTBHAI PANDYA,DHARMESHBHAI DINESHBHAI NAYKA,VIJAYBHAI CHANDULAL VYAS,SABBIRHUSEN GULAMHYDER MALEK,MAHESHBHAI MOHANBHAI DHIMMAR,BIPINBHAI UTTAMBHAI PARMAR,SHAILESHBHAI SUKHABHAI HALPATI,RAJUBHAI KANTILAL RATHOD,JAYESHBHAI BABUBHAI SOLANKI,NARENEDRABHAI VASUDEVBHAI SONVANE,KIRITBHAI MAVJIBHAI DAMOR,PANKITABEN DHARMESHKUMAR BHAVSAR,CHANDANSINH SHIVLAL PUROHIT	
4084	CA/1600/2020	03/02/2020	BANK OF BARODA,BRANCH MANAGER DENA BANK NOW BANK OF BARODA,DENA BANK NOW BANK OF BARODA	MR NITIN K MEHTA	M/S PRAVIN COTTON PVT. LTD,RITABEN GOPALJI KANERIA,GOPALJI GORDHANBHAI KANERIYA,NISHESH GOPALJI KANERIYA,NASIRUDDIN AKBARBHAI VOHRA,RESERVE BANK OF INDIA	
4085	CA/1602/2020	11/09/2020	GULAMRASUL AMIRMIYA SHAIKH (DELETED),SUGRABIBI GULAMRASUL SHAIKH	MR.HIREN M MODI	PRAJAPATI ANILKUMAR NATVARLAL,GOVINDBHAI B PRAJAPATI,ICICI LOMBARD GENERAL INSURANCE CO. LTD.	RULE SERVED,MR CHIRAYU A MEHTA
4086	CA/1603/2020	26/06/2020	RAMABHAI BHIKHABHAI VASAIYA,	MR P C CHAUDHARI	DISTRICT DEVELOPMENT OFFICER,,PRESIDING OFFICER	
4087	CA/1604/2020	23/06/2020	SHUSHILABEN D PATEL,	MS MAMTA R VYAS	DISTRICT DEVELOPMENT OFFICER,CHIEF DISTRICT HEALTH OFFICER	
4088	CA/1605/2020	23/06/2020	DHARMABHAI KHANABHAI PARMAR,	MS MAMTA R VYAS	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,TALUKA PRIMARY EDUCATION OFFICER,DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT DEVELOPEMNT OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4089	CA/1606/2020	08/09/2020	GUJARAT MARITIME BOARD,PORT OFFICER	MS SEJAL K MANDAVIA	DILIP DHIRUBHAI NAYAK,	MS HARSHAL N PANDYA
4090	CA/1608/2020	24/06/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	MR UM SHASTRI	BHALSINH GALABSINH CHAVDA SINCE DECD. THROUGH LEGAL HEIR DIWALIBEN WD/O BHALSINH CHAVDA,PENSION PROVIDENT FUND COMMISSIONER	
4091	CA/1609/2020	04/08/2020	DIVISIONAL CONTROLLER,	MR DEEPAK G ALORIA	MAHESHBHAI ALIAS MAHESHCHANDRA BATUKBHAI TALAVIYA,NILESHBHAI RAMESHBHAI SARDHARA	DS AFF.NOT FILED (R),NISHIT A BHALODI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4092	CA/1610/2020	10/08/2020	M/S GUJARAT BOROSIL LIMITED,	MR ANAND NAINAWATI	COMMISSIONER OF CGST AND CENTRAL EXCISE SURAT,	NOTICE NOT RECD BACK,NOTICE SERVED
4093	CA/1612/2020	16/09/2020	AVLON SYNTEX PRIVATE LIMITED,	MS VAIBHAVI K PARIKH	INCOME TAX OFFICER, WARD 1(1)(1),	
4094	CA/1614/2020	09/10/2020	GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	MR. BHARGAV V PANDYA	SHRI V.C.DAVE,	DEVANGI B SOLANKI
4095	CA/1618/2020	23/09/2020	SHUKLA SHILPA VINODRAI,	MS MAMTA R VYAS	MUNICIPAL COMMISSIONER,PRINCIPAL,PRINCIPAL,DISTRICT EDUCATION OFFICER,GUJARAT SECONDARY EDUCATION TRIBUNAL	RULE SERVED
4096	CA/1619/2020	30/09/2020	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW	RAJUBHAI BAVANBHAI BHARAI,HON'BLE LABOUR COURT	,(MR HM PRACHCHHAK),MR ASIT B JOSHI
4097	CA/1620/2020	24/08/2020	DEAN, GMERS MEDICAL COLLEGE, VADNAGAR,	MR DHAWAN M JAYSWAL	KIRIT LAXMANBHAI RAJPUT,STATE OF GUJARAT	NOTICE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4098	CA/1622/2020	10/08/2020	VANTHALI NAGAR PALIKA,	MR NILESH M SHAH	LALITABEN MAVJIBHAI VAGHELA,ADAMBHAI HARUNBHAI AAGWAN,ALTAFHUSAIN ALIMIYA HUSAINI,MANSUKHBHAI BAVANJI CHUDASAM,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,REGIONAL COMMISSIONER, (MUNICIPALITIES), BHAVNAGAR,COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP, (MR BIPIN I MEHTA)
4099	CA/1623/2020	06/08/2020	NAVJIVAN PAPER INDUSTRIES,	MR TARAK DAMANI	STATE OF GUAJRAT,UTTAR GUJARAT VIJ COMPANY LTD.	
4100	CA/1624/2020	13/07/2020	EXECUTIVE ENGINEER,	MR UM SHASTRI	ARATBHAI NANABHAI PATEL,STATE OF GUJARAT,ACCOUNTS OFFICER	
4101	CA/1627/2020	07/08/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANUBHAI KASALSANG,	
4102	CA/1628/2020	11/08/2020	THE DEPUTY COLLECTOR,THE MAMLATDAR (ALT)	GOVERNMENT PLEADER	AMBALAL VALLABHBHAI PATEL,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
4103	CA/1629/2020	06/08/2020	STATE OF GUJARAT,COMMISSIONER(SCHOOLS),DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	POPAT NIMISHA VINODRAY,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER	
4104	CA/1630/2020	06/08/2020	STATE OF GUJARAT,THE COLLECTOR	GOVERNMENT PLEADER	HIRENKUMAR HASMUKHBHAI PATEL,	
4105	CA/1631/2020	26/10/2020	LEGAL HEIR OF DECD. PARUBEN BHEMABHAI RAJPUT TRIKAMSINH BHEMAJI RAJPUT,	DENISHKUMAR B MORAKHIA	DEESA MUNICIPALITY,	RULE SERVED
4106	CA/1635/2020	10/09/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX-1,	(MRS MAUNA M BHATT)	SUSHILABEN D SHAH,	
4107	CA/1637/2020	07/08/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGAHIBHAI RAMJIBHAI RABARI,JAVANJI MOHANJI THAKOR,KANUBHAI AMBARAM SHRIMALI	
4108	CA/1638/2020	07/08/2020	STATE OF GUJARAT,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHABHAI LAKHABHAI VAGHELA,	
4109	CA/1639/2020	11/08/2020	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER	AMBALAL VALLABHBHAI PATEL,PATEL NIKULKUMAR CHHOTABHAI,JAYESHBHAI RABJIBHAI PATEL,HITESHKUMAR BHUPENDRABHAI PATEL,JAYESHBHAI JASHBHAI PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH,KISHAN Y DAVE
4110	CA/1640/2020	22/09/2020	STATE OF GUJARAT,THE STATE OF GUJARAT,THE DIRECTOR,THE PRINCIPAL	GOVERNMENT PLEADER	VARSHA JAMNADAS PANDYA,	NOTICE SERVED
4111	CA/1641/2020	06/08/2020	STATE OF GUJARAT,SUPERINTENDENT OF STAMPS	GOVERNMENT PLEADER	HITESHBHAI DAHYABHAI CHAUDHARY,	
4112	CA/1642/2020	22/09/2020	STATE OF GUJARAT,COLLECTOR, DISTRICT COLLECTOR OFFICE,DEPUTY COLLECTOR,MAMLATDAR (RURAL),TALATI-CUM-MANTRI, MOTAMAVA-MUNJKA,,CIRCLE INSPECTOR (MOTAMAVA-MUNJKA)	GOVERNMENT PLEADER	LALITABEN LABHSHANKER MANDIR,	MR JA ADESHRA
4113	CA/1643/2020	06/08/2020	MAHESHKUMAR JAYANTILAL PATNI,	(MR NIKHIL S KARIEL)	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,POLICE SUPERINTENDENT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4114	CA/1645/2020	21/07/2020	PASCHIM GUJARAT VIJ COMPANY LIMITED THROUGH DEPUT ENGINEER,	MS LILU K BHAYA	GHANSHYAMSINH AMARSINH GOHIL,	MR VISHAL C MEHTA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4115	CA/1646/2020	23/06/2020	DAKSHIN GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	SHIVAM ENGINEERING AND FABRICATION WORK THROUGH KAPILA VASUDEV DORIWALA,	M R BHATT & CO.
4116	CA/1649/2020	25/11/2020	MAGANBHAI MITHABHAI CHAUHAN,JAGUBHAI MITHABHAI CHAUHAN	MR VIRAL V DAVE,NAVINCHANDRA D MEHTA	NAROTTAMBHAI MITHABHAI CHAUHAN,	RULE UNSERVED
4117	CA/1650/2020	10/12/2020	JAYANTIBHAI JHAVERBHAI PATEL,MOHANBHAI JHAVERBHAI PATEL,RAMANBHAI JHAVERBHAI PATEL	MR MANAN A SHAH	PRAKASHBHAI NARSANGBHAI PATEL,RAJUBHAI PARSHOTTAMBHAI SAVALIYA	MR CHIRAG H PAREKH,MS ARCHANA P PATEL
4118	CA/1652/2020	18/08/2020	RUL AMIN MOHAMAD MEDA,	MR SWAPNIL H CHAUHAN	STATE OF GUJARAT,COLLECTOR,L H OF LATE GANDAJI BAVAI NATHUJI CHANDUJI BAVAJI NATHUJI AND RUKHIBEN BAVAJI NATHUJI,DASHRATHJI AMRUTBHAI,ILESHBHAI NADUJI,SHYAM NANDUBHAI,JESUS SHYAMBHAI,PRIYAVADANBEN ILESHBHAI,MISHAL ILESHBHAI,PUNAMBEN MISHALBHAI,SAJANIBEN JESUSBHAI,UMESH CO OP HOUSING SOC LTD,PRABHUBHAI CHOTHABHAI,GOVINDBHAI GELABHAI,NENAJI MANGAJI,BACHUJI MANGAJI,RAMESHJI MANGAJI,GANGABEN WD/O RAMANJI MANGAJI,LAXMANJI RAMANJI,CHATURJI RAMANJI,ARJUNJI RAMANJI,ASHOKJI RAMANJI,BALDEV CHANDUJI,LAXMIBEN D/O CHANDUJI,SUKHIBEN D/O CHANDUJI,KESHIBEN D/O CHANDUJI,BAJIBEN D/O KALAJI MANGAJI,BUDHAJI KALAJI,MAHENDRAJI KALAJI,CHAMPABEN KALAJI,SAVITABEN KALAJI,TALATI CUM MANTRI,CIRCLE INSPECTOR,L.H. OF LATE BAVAJI NATHUJI,DIPAKBHAI SURESHBHAI PATEL,TUSHARBHAI SURESHBHAI PATEL,ABDULSATTAR NURMOHAMMAD MEMON,MOHAMMD SARIF NUR MOHAMMED MEMON,DINESHBHAI MANEKLAL PATEL,HARESHBHAI HIMMATLAL CHOKSI,GAUTAMBHAI HIMMATLAL CHOKSI,SANDHYABEN ARUNKUMAR PATEL,KRUPAL SATABHAI BHARWAD,ARUNKUMAR HARGOVANDAS PATEL,MANIBEN WD/O BAVAJI NATHUJI,BACHUJI MANGAJI,BAJIBEN KALAAJI WD/O MANGAJI,BUDHAJI KALAJI,MAHENDRAJI KALAJI,CHAMPABEN KALAJI,SAVITABEN KALAJI,MENAJI MANGAJI,CHANCHALBEN WD/O MANGAJI NATHUJI,GANGABEN WD/O RAMAJI MANGAJI,LAXMANJI RAMANJI,CHATURJI RAMANJI,ARJUNJI RAMANJI,ASHOKJI RAMANJI	
4119	CA/1653/2020	17/09/2020	DAXABEN BALKRISHNA SHUKLA,	MR SAURABH J MEHTA,MR MJ MEHTA	STATE OF GUJARAT,DIRECTOR OF TECHNICAL EDUCATION,PRINCIPAL,SECRETARY	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4120	CA/1654/2020	06/08/2020	RAJKOT DISTRICT PANCHAYAT,	MR HS MUNSHAW	KRUSHNASINH BHARATSINH JADEJA,LABOUR COURT	
4121	CA/1655/2020	06/08/2020	RAJKOT DISTRICT PANCHAYAT,	MR HS MUNSHAW	SHAILESH JENTILAL VACHHANI,LABOUR COURT	
4122	CA/1656/2020	07/08/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	GUJARAT RAJYA KHADI GRAMODYOG BOARD KARMACHARI SANGH,GUJARAT RAJYA KHADI GRAMODYOG BOARD KARMACHARI UTKARSH MANDAL,GUJARAT RAJYA KHADI GRAM UDHYOG BOARD	
4123	CA/1658/2020	07/08/2020	THE STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,LOCAL FUND AUTHORITY	GOVERNMENT PLEADER	AMARSINGH MANCHABHAI GAMIT,BHULABHAI CHHAGANBHAI GAMIT,BAVAN RAMABHAI PATEL,GIRISH UKABHAI GAMIT,DIPAK TUKARAM MORE	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4124	CA/1659/2020	07/08/2020	RASIKBHAI BACHUBHAI RAMANI,BHANUBHAI VALLABHBHAI KATHIRIA,DHARMISTHABEN JERAMBHAI SAVALIYA	MR SATYAM Y CHHAYA	SECRETARY (APPEALS),BHIKHABHAI DAHYABHAI THAKORE,LAXMIBEN , WINDOW OF DAHYABHAI SOMABHAI THAKORE,PARVAZTIBEN , DAUGHTER OF DAHYABHAI SOMABHAI,RAHIMBHAI AMADBHAI SAIYED,DARA B MAHUDAWALA,HANIFABEN IBRAHIM THROUGH POA HOLDER RAHIMBHAI ADAMBHAI SAIYED,RUKSHANABEN USMANBHAI SAIYED W/O SADIKBHAI MEHTAR,DEPUTY COLLECTOR, JAMBUSAR,COLLECTOR, BHARUCH	
4125	CA/1662/2020	10/08/2020	VANTHALI NAGAR PALIKA,	MR NILESH M SHAH	NATHALAL BHAGWANBHAI SOLANKI,ANVARBHAI ABDULKARIM PATEL,NAZIRBHAI SARIFBHAI PATEL,JAYABEN WD/O GOVINDBHAI DESABHAI SOLANKI,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,REGIONAL COMMISSIONER, (MUNICIPALITIES), BHAVNAGAR,COLLECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP, (MR BIPIN I MEHTA)
4126	CA/1663/2020	11/08/2020	STATE OF GUJARAT,TRANSPORT DEPARTMENT	GOVERNMENT PLEADER	NITINKUMAR VISHNUBHAI PATEL,	HITESH A MAKWANA
4127	CA/1664/2020	26/08/2020	STATE OF GUJARAT,TRANSPORT DEPARTMENT THROUGH COMMISSIONER OF TRANSPORT	GOVERNMENT PLEADER	HITESHKUMAR SHANKARBHAI CHAUDHARY,	HITESH A MAKWANA
4128	CA/1665/2020	10/08/2020	STATE OF GUJARAT,COMMISSIONER(SCHOOLS),DISTRICT EDUCATION OFFICER,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	TRIVEDI ANKITKUMAR NAVINCHANDRA,CHOUDHARY LAXMAN JORARAM,PATEL RAJESHKUMAR NANUBHAI,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER	
4129	CA/1667/2020	06/08/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KHEMABHAI DHIRABHAI TARAL,VECHATBHAI NATHABHAI KHANT,GALIBEN BHAGABHAI MALIVAD LEGAL HEIR OF BHAGABHAI KESHRABHAI MALIVAD,MANGALBHAI HIRABHAI MALIVAD,BHIKHABHAI BHATHIBHAI KHANT,LAXMANBHAI BHURABHAI MALIVAD,HATHIBHAI MASHURBHAI DAMOR,CHATURBHAI NATHABHAI DAMOR,UDABHAI MANSUKHBHAI DAMOR,AMRABHAI KOYABHAI KHANT,PUNAMBEN NATHABHAI KHANT LEGAL HEIR OF NATHABHAI BHATHIBHAI KHANT,RAMABHAI VAGHABHAI MALIVAD,JESINGBHAI BHEMABHAI PAGI,VALIBEN PRATAPBHAI DAMOR LEGAL HEIR PRATAPBHAI BHURABHAI DAMOR,RESHMABEN SARDARBHAI KHANT LEGAL HEIR OF SARDARBHAI BHURABHAI KHANT,LALABHAI RATNABHAI BAMANIYA,DALABHAI HATHIBHAI DAMOR,BENIBEN AMRABHAI DAMOR LEGAL HEIR OF AMRABHAI NAVABHAI DAMOR,JESINGBHAI KESHRABHAI SANGADA,GALABHAI KANABHAI DAMOR,HIMMATBHAI LAXMANBHAI MALIVAD LEGAL HEIR OF LAXMANBHAI NANABHAI MALIVAD,JESINGBHAI BHURABHAI DAMOR,PUJABHAI DHULABHAI DAMOR,RAMABHAI LEBABHAI BARIA,MOHMADKHAN SADUKHAN PATHAN,LAXMANBHAI MASURBHAI DAMOR,NANABHAI MASURBHAI KHANT,NATHABHAI KESHARABHAI MACHHI,LALAVABHAI SHIVABHAI MACHHI,GALIBEN HATHIBHAI KHANT LEGAL HEIR OF HATHIBHAI MANGALBHAI KHANT,BHURIBEN LALABHAI BARIA LEGAL HEIR OF LALABHAI BHAGAVANBHAI BARIA	

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4130	CA/1669/2020	06/08/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALBHAI NANABHAI BARIA,DADUBHAI MASURBHAI BARIA,SOMABHAI MANABHAI DHAMOT,FUDABHAI KESHARABHAI PAGI,SHUKHIBEN SHIVABHAI PAGI LEGAL HEIRS OF SHIVABHAI SOMABHAI PAGI,KHUMABHAI LAKHABHAI PAGI,KALUBHAI MANGALBHAI PATELIYA,PUNABHAI SUKHABHAI PATELIA,BHIKHABHAI DHULABHAI KHANT,UDABHAI BHURABHAI BARIA,RAJUBHAI JAYNTIBHAI BARIA LEGAL HEIR OF JAYNTIBHAI NANABHAI BARIA,RANCHODBHAI MOTIBHAI PAGI,VAJABHAI NANABHAI PAGI,SUKHIBEN LAXMANBHAI PAGI LEGAL HEIRS OF LAXMANBHAI NATHABHAI PAGI,SANABHAI KHATARABHAI PANDOOR,ARAJANBHAI KALUBHAI KHANT,PAGI DHULABHAI KALUBHAI,BARIA GAMABHAI RANCHODBHAI,BARIA CHAMPABEN SHANABHAI LEGAL HEIR OF SHANABHAI RANCHODBHAI BARIA,BARIA PRATAPBHAI LAXMANBHAI LEGAL HEIR OF BARIA LAXMANBHAI MASURBHAI,NATHIBEN ZALABHAI BARIA LEGAL HEIR OF ZALABHAI KALUBHAI BARIA,CHATURIBEN KALUBHAI PAGI LEGAL HEIR OF KALUBHAI TITABHAI PAGI,BARIA SUKHABHAI BAJUBHAI,MAKVANA RAYJIBHAI NANABHAI,PATELIA RAMABHAI LAKHABHAI,BARIA BHURABHAI SANABHAI,BENIBEN PUNJABHAI KHANT LEGAL HEIR OF PUNJABHAI RAMABHAI KHANT,MANIBEN LAXMANBHAI BARIA LEGAL HEIR OF LAXMANBHAI SARTANBHAI BARIYA,AMBALAL SANABHAI PAGI,DIWALIBEN JAYSINGBHAI MANABHAI TARAL LEGAL HEIR OF JAYSINGBHAI MANABHAI TARAL,PATELIYA BHEMABHAI KALUBHAI,KHUMABHAI DEVABHAI KHANT,SANABHAI SALUBHAI PAGI,TALAR ARJANBHAI ZALABHAI,DAMOR GEMABHAI ARJANBHAI,DAMOR DIWALIBEN HIRABHAI LEGAL HEIR OF DAMOR HIRABHAI NATHABHAI,JAJAMBEN MOHANBHAI PATELIYA LEGAL HEIR OF MOHANBHAI MASURBHAI PATELIYA,TALAR DIWALIBEN GALABHAI LEGAL HEIR OF GALABHAI SALAMBHAI TALAR,PAGI KANABHAI DHULABHAI,KHANT RESIBEN RAMABHAI LEGAL HEIR OF RAMABHAI KALUBHAI KHANT,TALAR MASURBHAI BHEMABHAI,MANIBEN PRATAPBHAI PATELIYA LEGAL HEIR OF PRATAPBHAI KALUBHAI PATELIYA,BARIA AMRABHAI RANCHODBHAI,KHANT JENIBEN RUPABHAI LEGAL HEIR OF RUPABHAI MASURBHAI KHANT,DARJI KAPILABEN SHIVABHAI LEGAL HEIR OF DARJI SHIVABHAI CHAGANBHAI,BARIA BHAVANBHAI DANABHAI,PATEL KALUBHAI VIRABHAI,BARIA KANKUBEN HATHIBHAI LEGAL HEIR OF HATHIBHAI LAKHABHAI BARIA,MALIVAD AMRABHAI LAXMANBHAI,MASURBHAI DALABHAI NINAMA,VAGHABHAI MASURBHAI BARIA,SHANTABEN BHULABHAI KHANT LEGAL HEIR OF BHULABHAI MANGALBHAI KHANT,JASHIBEN VAGHABHAI PANDOR LEGAL HEIR OF VAGHABHAI UJAMABHAI PANDOR,KHANT KALUBHAI KESHARABHAI,MOGHIBEN FULABHAI PATELIA LEGAL HEIR OF FULABHAI LAKHABHAI PATELIA,KHANT MANJIBHAI SAYABABHAI,KHANT ARJANBHAI LALABHAI,NATHA DHIRABHAI TARAL,CHANDUBHAI MASURBHAI BARIA,DHULABHAI MASURBHAI BARIA,SHIVABHAI KALUBHAI TARAL,SOMABHAI BHALABHAI NENMA,MANJULABEN DAHYABHAI VANKAR LEGAL HEIR OF DAHYABHAI MITHABHAI VANKAR,RATANBEN AHJIBHAI VANKAR LEGAL HEIR OF AHJIBHAI PUNJABHAI VANKAR,PATELIA MANILAL HIRABHAI,SOMABHAI GABABHAI PAGI,KANTIBHAI RAYJIBHAI PAGI,KALIBEN BHALABHAI BARIA LEGAL HEIR OF BHALABHAI RUMALBHAI BARIA,BHODABHAI SALAMBHAI KHANT LEGAL HEIR OF SALAMBHAI MANGALBHAI KHANT,BARIA SOMABHAI RATNABHAI LEGAL HEIR OF RATNABHAI RANCHODBHAI BARIA,PATELIYA KANKUBEN RAYSINGBHAI LEGAL HEIR OF PATELIYA RAYSINGBHAI ZALABHAI SARDARBHAI BHURABHAI	,MR HB SINGH

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4131	CA/1670/2020	20/07/2020	THE STATE OF GUJARAT THRU THE DY. SECRETARY,CHIEF ELECTRICAL INSPECTOR	GOVERNMENT PLEADER	MANISH KHUSHALCHANDRA SHUKLA,	RULE NOT RECD BACK
4132	CA/1672/2020	29/07/2020	STATE OF GUJARAT,DIRECTORATE OF TECHNICAL EDUCATION, GUJARAT STATE, THROUGH ITS DIRECTOR,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	ANANTKUMAR NAREDRASINH RAJGURU,	MR VAIBHAV A VYAS
4133	CA/1674/2020	24/12/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	ASHISH KIRITKUMAR SHAH,JETHVA KIRTIBHAI BABUBHAI,PANDYA MEENABEN RAVISHANKAR,MAHETA VIRMATI MAGANLAL,GURJAR JAGRUTI HIMMATBHAI,BHATT BHUMIKA ROHITKUMAR,KRUPA NIMESH PATEL,DESAI NISHA DHANJIBHAI,MOHAMMED JUNED ABDULLAHBHAI JHULAHA,INDRAKUMAR REVACHAND PADVANI,BHAMBHANIYA BEENA MATHURBHAI,TILAL KETAN JAYANTILAL,SONEJI PUNAM MAGANLAL,BARIYA DILIPKUMAR SOMABHAI,PATEL MOHAMMED JUNED GHULAMRASUL,SHAH ARPITA BHARATKUMAR,MEVADA AMI MAYANKBHAI,DANI MINAL SANJAY,GOHIL AJAYPALSINH SARDARSINH,BHAVESH BABUBHAI KUNADIYA,PANCHA IMTIYAZ YUNUSBHAI,PATEL JANKHA JAYANTIBHAI,PARMAR SNEHALBEN SUKHLALBHAI,MEHTA KALPESH VRAJLALBHAI	MR. EKRAMA H QURESHI
4134	CA/1675/2020	05/08/2020	STATE BANK OF SAURASHTRA THROUGH MANAGING DIRECTOR,ZONAL MANAGER STATE BANK OF SAURASHTRA (INDIA),REGIONAL MANAGER STATE BANK OF SAURASHTRA (INDIA)	MR RITURAJ M MEENA	RASHMIKANT GIRDHARLAL DAVE,PRESIDING OFFICER OF CENTRAL GOVERNMENT	
4135	CA/1676/2020	05/08/2020	STATE BANK OF INDIA (THROUGH ITS CHAIRMAN),ZONAL MANAGER STATE BANK OF SAURASHTRA (INDIA),REGIONAL MANAGER STATE BANK OF SAURASHTRA (INDIA)	MR RITURAJ M MEENA	RASHMIKANT GIRDHARLAL DAVE,PRESIDING OFFICER OF CENTRAL GOVERNMENT	
4136	CA/1677/2020	05/08/2020	ADMINISTRATIVE OFFICER,	MR PREMAL R JOSHI	GIRISHCHANDRA G PUNJANI,NAYNABEN H DHOLAKIA,BHADRESHBHAI K JOSHI,DIPAKBHAI G DAVE,HARENDRA H HADA,STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,DEPUTY EXAMINER OF LOCAL FUND ACCOUNTS	,MR VAIBHAV A VYAS
4137	CA/1678/2020	17/09/2020	MADHYA GUJARAT VIJ COMPANY LTD,	MR RITURAJ M MEENA	STATE OF GUJARAT,APPELLATE AUTHORITY,PRACHI INDUSTRIES	,RULE NOT RECD BACK
4138	CA/1679/2020	29/07/2020	STATE OF GUJARAT,DIRECTORATE OF TECHNICAL EDUCATION, GUJARAT STATE,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	DHANJIBHAI GORDHANBHAI DUDHELIYA,	MR VAIBHAV A VYAS
4139	CA/1680/2020	24/12/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	MITAL SHANKERLAL BHADIGAR,COMMISSIONER OF TECHNICAL EDUCATION	MR. EKRAMA H QURESHI
4140	CA/1681/2020	10/08/2020	SANJAY @ SANGO KADABHAI GOJIYA THROUGH RAMESH KADABHAI GOJIYA,	MR DIPAK H SINDHI	STATE OF GUJARAT,DISTRICT MAGISTRATE JUNAGADH,JAIL SUPERINTENDENT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4141	CA/1682/2020	13/08/2020	EXECUTIVE ENGINEER,	MR UM SHASTRI	FUDABHAI SARDARBHAI PAGI SINCE DECD. THROUGH CHANDABEN WD/O FUDABHAI PAGI,STATE OF GUJARAT,ACCOUNT OFFICER	
4142	CA/1683/2020	24/12/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	KANANI MUKESHKUMAR VALLABHBHAI,	MR. EKRAMA H QURESHI
4143	CA/1684/2020	13/08/2020	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MR UM SHASTRI	SHANABHAI MANABHAI BARIA,MAGANBHAI SOMABHAI PARMAR,state of gujarat,ACCOUNTS OFFICER	
4144	CA/1685/2020	13/08/2020	EXECUTIVE ENGINEER,DY EXECUTIVE ENGINEER	MR UM SHASTRI	SHIVRAMBHAI RAJUBHAI VANZARA,STATE OF GUJARAT	
4145	CA/1686/2020	13/08/2020	EXECUTIVE ENGINEER,dy executive engineer	MR UM SHASTRI	ASHAMBEN JUVANSINH BARIA,KESHAMBEN ARATSINH BARIA,CHANDENBEN VALABHAI BARIA,STATE OF GUJARAT,ACCOUNT OFFICER	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4146	CA/1687/2020	17/08/2020	GOPALBHAI GORDHANBHAI PATEL(CHANIYARA) PARTNER OF KISHAN POLY PLAST,REKHA GOPALBHAI PATEL W/O GOPALBHAI GORDHANBHAI PATEL	MR JS YADAV	SHRIRAM CITY UNION FINANCE LTD,STATE OF GUJARAT,COLLECTOR AND DISTRICT MAGISTRATE,EXECUTIVE MAGISTRATE AND MAMLATDAR,SUPERINTENDENT OF POLICE	
4147	CA/1689/2020	23/09/2020	BOTAD MUNICIPALITY THROUGH CHIEF OFFICER,	MR PREMAL R JOSHI	BHIMJIBHAI DHANDHAL,	RULE SERVED
4148	CA/1690/2020	01/12/2020	STATE OF GUJARAT,COLLECTOR - KUTCH	GOVERNMENT PLEADER	KAILASHBHAI RAMABHAI BHURIYA,	MR VAIBHAV A VYAS
4149	CA/1691/2020	09/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,ACCOUNTS OFFICER	GOVERNMENT PLEADER	KHODABHAI KUBERBHAI MAKWANA,RAMLAKHAN BABULAL YADAV SINCE DECD THROUGH LH VIDHYABEN RAMLAKHANBHAI YADAV	RULE SERVED,RULE UNSERVED
4150	CA/1692/2020	25/08/2020	STATE OF GUJARAT THROUGH THE SECRETARY,EXECUTIVE ENGINEER,,EXECUTIVE ENGINEER,ACCOUNTS OFFICER	GOVERNMENT PLEADER	DHANJIBHAI NATHABHAI DANTANI,NAGARJI VIRAMJI MAKWANA,RATILAL VECHATBHAI VAGHARI SINCE DECEASED THROU LEGAL HEIR SHARDABEN RATILAL DANTANI	
4151	CA/1693/2020	02/09/2020	STATE OF GUJARAT THROUGH COMMISSIONER SOCIAL WELFARE AND DEVELOPMENT,DISTRICT SOCIAL AND BACKWARD CLASS OFFICER,ASSISTANT COMMISSIONER	GOVERNMENT PLEADER	MANUBHAI KESALA RATHAVA,	MR NIRAV R MISHRA
4152	CA/1694/2020	02/09/2020	ANSARI SHAFURA MEHMOODHASAN,	MR KB PUJARA,MR PARESHKUMAR B TRIVEDI	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,HEAD MASTER,DISTRICT EDUCATION OFFICER	,NOTICE SERVED BY DS,RULE NOT RECD BACK,MR KAUSHAL D PANDYA
4153	CA/1695/2020	21/09/2020	STATE OF GUJARAT,SECRETARY TO GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	KANTIBHAI BABUBHAI MARUDA,VINODBHAI BHUDHARBHAI PARMAR,SUMANBEN DHANABHAI VAGHELA,REKHABEN RAMESHBHAI VAGHELA,MAHENDRABHAI ASHOKBHAI PARMAR,RAMBHABEN VALJIBHAI VAGHELA,SANGEETABEN SURESHBHAI VAGHELA,NITINBHAI BHARATBHAI VALODRA,SANGEETABEN SURESHBHAI VAGHELA,REKHABEN INDUBHAI RATHOD,SHARDABEN DIPILBHAI VALODRA,TULSIBHAI BABUBHAI PARMAR,SONALBEN TULSIBHAI,HIRABHAI GOVABHAI VAGHELA,JYOTSNABEN MAHESHBHAI GOHIL,MAHESBHAI RAMJIBHAI GOHIL,UDHESHBHAI BABUBHAI MARUDA,PRINCIPAL DISTRICT JUDGE,THE HIGH COURT OF GUJARAT	NOTICE NOT RECD BACK,NOTICE SERVED
4154	CA/1697/2020	17/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KHANT BHATHIBHAI KHATUBHAI,PRESIDING OFFICER	
4155	CA/1698/2020	17/08/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	GANGA MESUR HUN,PRESIDING OFFICER	
4156	CA/1699/2020	17/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	PUNJABHAI SOMABHAI PATEL,THE PRESIDING OFFICER	,MR DIPAK R DAVE
4157	CA/1701/2020	11/09/2020	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FOREST,RANGE FOREST OFFICER	GOVERNMENT PLEADER	NAVALSING BHAGABHAI BHABHOR SINCE DCED THROUGH SEEMABEN WD/O NAVALSING BHABHOR,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4158	CA/1702/2020	21/08/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION, GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER	PATEL CHETANKUMAR BECHARBHAI,VAGHELA MANISHKUMAR JAMNABHAI,MEVADA MANISHKUMAR SURESHBHAI,SUNASARA NADIMASGAR ALIHUSEN,JOSHIARA SNEHILKUMAR PRABHAUDAS,PATEL MAHESHBHAI RAMABHAI,CHAUDHARY SANJAYKUMAR HARIBHAI,MAKWANA HIRENKUMAR RAKESHBHAI,DIXIT JIGNESH SHANTILAL,PARMAR HARESHKUMAR GOVINDBHAI,GOSAI BRIJESHGIRI NIRANJANGIRI,KOSHIYA MAHESHKUMAR MADHAVJIBHAI,TRIVEDI RATNABEN NARENDRAKUMAR,RATANOTTAR KHUSHBU KANUBHAI,PANDOR VIJAYKUMAR HARILAL,BHAVSAR MILAN VIRENKUMAR,PATEL DIVYABEN KIRITKUMAR,PANCHAL DIVYABEN ANILKUMAR,CHAUHAN JYOTIKA DINESHBHAI,TIRKAR PARULBEN SHANTILAL,DAVE MADHAVI MAHESHBHAI	,MR NIKUL K SONI,MR. EKRAMA H QURESHI
4159	CA/1703/2020	19/08/2020	STATE OF GUJARAT,THE DIRECTOR	GOVERNMENT PLEADER	DIPTIBEN JATASHANKAR JOSHI,HARSHABEN JATASHANKAR JOSHI (HARSHABEN DEVENKUMAR THAKER)	
4160	CA/1705/2020	17/08/2020	GOPALBHAI GORDHANBHAI PATEL(CHANIYARA),REKHA GOPALBHAI PATEL W/O GOPALBHAI GORDHANBHAI PATEL CHANIYARA	MR JS YADAV	SHRIRAM CITY UNION FINANCE LTD,STATE OF GUJARAT,COLLECTOR AND DISTRICT MAGISTRATE,EXECUTIVE MAGISTRATE AND MAMLATDAR,SUPERINTENDENT OF POLICE	
4161	CA/1706/2020	21/09/2020	ICICI LOMBARD INSURANCE CO. LTD.,	MS KIRTI S PATHAK	HIRALBEN DINESHBHAI GHODASRA,DHRUMIT DINESHBHAI GHODASRA,GANDALAL MOHANBHAI GHODASRA,BHANUBEN GANDALAL GHODASRA,OWNER AND INSURANCE CO.OF CAR NO. GJ-3FK-7079 , JAYESHBHAI PRAVINBHAI PANARA	RULE SERVED,MR. HEMAL SHAH
4162	CA/1710/2020	23/09/2020	STATE OF GUJARAT,COMMISSIONER(SCHOOLS),DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	DAVE DHARABEN HARISHBHAI,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER	
4163	CA/1711/2020	11/12/2020	STATE OF GUJARAT,THE COMMISSIONER OFFICE OF THE TRANSPORTATION COMMISSIONER	GOVERNMENT PLEADER	HARESHKUMAR BECHARBHAI CHAUDHARY,GUJARAT PUBLIC SERVICE COMMISSION	,MR GAURAV K MEHTA
4164	CA/1712/2020	07/10/2020	STATE OF GUJARAT,THE TRANSPORT DEPARTMENT	GOVERNMENT PLEADER	UMANG RAMESHBHAI MEHTA,	
4165	CA/1713/2020	23/09/2020	STATE OF GUJARAT,COMMISSIONER (SCHOOL),DISTRICT EDUCATION OFFICER,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	SHUKLA JAGRUTI NATVARLAL,ORPAT KANYA VIDYALAY,PRINCIPAL / PRESIDENT / SECRETARY / MANAGER	
4166	CA/1714/2020	25/09/2020	STATE OF GUJARAT,COMMISSIONER(SCHOOLS),DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	MAHETA ANURADHABEN RAMESHBHAI,VALA GIRISHKUMAR DAYABHAI,SHETH DHARMESH DILIPKUMAR,SAVALIYA VIPULKUMAR CHIMANLAL,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER,PRINCIPAL/PRESIDENT/SECRETARY/MANAGER	

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4167	CA/1716/2020	28/09/2020	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FOREST,DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER	PWD AND FOREST EMPLOYEES UNION (FORMERLY PWD EMPLOYEES UNION,PRAVIN MANJI BHAVAR,ASHOK RAMJIRAM MADHUDKAR,JALBET RAMAL JANATHIYA,DEVRAM SONAJI VAD,AMRUT JAVALU JANATHIYA,BABURAM RAVAJ TARIYA,NATHU JIVA BHUSARA,SHANTU NAVASU GANGURDE,KISHAAN SOMA JIRAWALA,BAANU LAKSHMI BHOND,RAVAJ LAKADIYA GARDI,SHASHIKANT CHOTU DEVLI,PANKAJ PARAG PATEL,RAKESH SHANKAR NAYAKA,SANJAY BALU PATEL,SANJAY GOVIND PATEL,MAGAN RAMJI BHONGE,SURESH MANJIT GADAT,RAJU BHIKHU RATHOD,LUIJI VITTHAL GAVIT,KISHAN KASHU PADVI,JAANU MAHADU CHAUDHARY,UTTAM BHIKHU PATEL,KISHAN GUNA ZHIMANYA	
4168	CA/1717/2020	21/08/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER (R AND B),ACCOUNT OFFICER	GOVERNMENT PLEADER	IQBALBHAI ALLARAKHABHAI KHALIFA,	MR DIPAK R DAVE
4169	CA/1718/2020	25/09/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SARDARBHAI HIRABHAI MALIVAD,FATABHAI PUJABHAI MALIVAD,JESINGBHAI MOTIBHAI MALIVAD,JESINGBHAI BAPUJIBHAI MALIVAD,HIRABHAI SOMABHAI MALIVAD,ARJAN RUPABHAI MALIVAD,SOLANKI BHAGAWANSINH VECHATSINH,MALIWAD VAGHABHAI BAPUJIBHAI,SOMABHAI PRATAPBHAI MALIWAD,PARMAR NAVALBHAI JERABHAI,BARIA CHUNABHAI BANABHAI	
4170	CA/1719/2020	25/09/2020	THE STATE OF GUJARAT,DIRECTOR,JOINT DIRECTOR	GOVERNMENT PLEADER	VINODJI SATUJI DABHI,GUJARAT RAJYA ARDHSARKARI AUDHYOGIC KARMACHARI SANGH	
4171	CA/1720/2020	29/09/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI PRATAPBHAI MALIWAD,JESINGBHAI LEBABHAI MALIWAD,MALIWAD MANIBEN KODARBHAI LAGAL HEIR OF KODARBHAI KANABHAI MALIWAD,MALIWAD LAXMANSINH CHHABILBHAI,MALIWAD SHANKALIBEN KALUBHAI LEGAL HEIR OF KALUBHAI HEMTABHAI MALIWAD,MALIWAD VIKARAMBHAI HIRABHAI LEGAL HEIR OF MALIWAD HIRABHAI KANABHAI,ARJANBHAI BHAGABHAI MALIWAD,MALIWAD KALUBHAI KOYABHAI,MALIWAD KALUBHAI PRATAPBHAI,MALIWAD BHARUBHAI HIRABHAI,MALIWAD ARAJANBHAI SOMABHAI,BHEMABHAI KUBERBHAI MALIWAD,MALIWAD DHULIBEN UDESINH LEGAL HEIR OF UDESINH RATANSINH MALIWAD,MALIWAD MECHHIBEN PUNABHAI LEGAL HEIR OF PUNABHAI KHUMABHAI MALIWAD,MALIWAD MANIBEN RUPABHAI LEGAL HEIR OF RUPABHAI LEBABHAI MALIWAD,MALIWAD RAYMAL MANSURBHAI,MALIWAD DIWALIBEN KHEMABHAI LEGAL HEIRS OF KHEMABHAI JHALUBHAI MALIWAD	
4172	CA/1721/2020	29/09/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER	DOLAJI HIRAJI KHANT,VAGHAJI HIRAJI KHANT,JAYNTIBHAI SOMABHAI KOTVAL,JASHUBHAI PUNJABHAI KOTVALL	
4173	CA/1722/2020	25/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	ARUNKUMAR SHAMBHUPRASAD JOSHI,PRESIDING OFFICER	
4174	CA/1729/2020	02/09/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHOPABHAI OGHADBHAI AAHIR,PRESIDING OFFICER	
4175	CA/1730/2020	02/09/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ANOPSINH JILUBHA GOHIL,PRESIDING OFFICER	
4176	CA/1731/2020	02/09/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	REVUBHA @ RAVATSINH JILUBHAI GOHIL,PRESIDING OFFICER	
4177	CA/1732/2020	02/09/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIKUBHA SABLUBHA GOHIL,PRESIDING OFFICER	
4178	CA/1733/2020	02/09/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DAYABHAI RAMJIBHAI DABHI,PRESIDING OFFICER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4179	CA/1735/2020	25/11/2020	NARMADABEN D/O AATMARAM CHAUHAN AND W/O JASHUBHAI,PARSHOTTAMBHAI AATMARAM CHAUHAN,MANUBHAI AATMARAM CHAUHAN	MR VAIBHAV N SHETH	ANILBHAI RATILAL PARMAR,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
4180	CA/1736/2020	24/12/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	MEHTA ZANKHANA DILIPBHAI,DAVE MAITRIBEN HARSHADBHAI,PRAJAPATI RINA RAMUJAGIR,CHHAYA HITARTHI ANKIT,MIRA INDRAVADAN OZA,BHARAT KISHORBHAI PARMAR,BADI MOHAMMAD AZHARUDDIN USAMANBHAI	MR. EKRAMA H QURESHI
4181	CA/1737/2020	02/09/2020	DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATUBHA JILUBHA GOHIL,PRESIDING OFFICER	
4182	CA/1739/2020	24/12/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCAITON	GOVERNMENT PLEADER	DHAVALKUMAR DHANESHKUMAR VYAS,	MR. EKRAMA H QURESHI
4183	CA/1740/2020	22/12/2020	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	JYOTI SWAMIPRASAD SHIVAHARE,PRINCIPAL, SHETH C.L. HINDI HIGH SCHOOL,UNVERSITY GRANT COMMISSION	RULE NOT RECD BACK,MR HARDIK D MUCHHALA
4184	CA/1741/2020	27/08/2020	STATE OF GUJARAT,SUPERINTENDENT OF STAMPS AND INSPECTOR GENERAL OF REGISTRATION,COLLECTOR, KUTCH,DY. COLLECTOR, STAMP DUTY	GOVERNMENT PLEADER	ABDUL UMAR SUMARA,	MR AR THACKER
4185	CA/1743/2020	28/09/2020	STATE OF GUJARAT,INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,GOVERNMENT AKHANDANAND AYURVED COLLEGE,PRINCIPAL SECRETARY,ADDITIONAL CHIEF SECRETARY,SECRETARY	GOVERNMENT PLEADER	SUSAN MATHEW,	MR MK VAKHARIA
4186	CA/1744/2020	28/08/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANUBHA SIDUBHAI CHUDASAMA,PRESIDING OFFICER	
4187	CA/1745/2020	28/08/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LAXMANBHAI ARJANBHAI DANGAR,PRESIDING OFFICER	
4188	CA/1747/2020	23/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,SUPERINTENDING ENGINEER,DEPUTY EXECUTIVE ENGINEER,DIRECTOR	GOVERNMENT PLEADER	GULABJI KASTURJI BORANA,	
4189	CA/1748/2020	31/08/2020	STATE OF GUJARAT,THE LD.DISTRICT COLLECTOR,PRANT OFFICER, KADI	GOVERNMENT PLEADER	RAMNAGAR GOPALAK MANDALI THROUGH PRESIDENT RABARI KALUBHAI SHANKARBHAI,KARAMSHIBHAI HARIBHAI DESAI,JAYABEN KARAMSHIBHAI DESAI,BHARGAV KARMSHIBHAI DESAI	,MR VIMAL A PUROHIT
4190	CA/1749/2020	31/08/2020	STATE OF GUJARAT,PRANT OFFICER, KADI	GOVERNMENT PLEADER	RAMNAGAR GOPALAK MANDALI THROUGH PRESIDENT RABARI KALUBHAI SHANKARBHAI,KARAMSHIBHAI HARIBHAI DESAI,JAYABEN KARAMSHIBHAI DESAI,BHARGAV KARAMSHIBHAI DESAI	,MR VIMAL A PUROHIT
4191	CA/1750/2020	31/08/2020	STATE OF GUJARAT,COLLECTOR	GOVERNMENT PLEADER	VIJAYBHAI MALABHAI BHARVAD,REGISTRAR	
4192	CA/1751/2020	13/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI PRABHUBHAI SAVABHAI,	RULE SERVED
4193	CA/1752/2020	25/11/2020	THE ORIENTAL INSURANCE CO.LTD.,	MR VC THOMAS	ASHABEN D/O FATESINH RATHODIA AND W/O VIJAYBHAI RATHODIA,RASIKABEN D/O FATESINH RATHODIA AND W/O JAGDISHBHAI RATHODIA,BHARATBHAI KOHYABHAI RATHODIA,PRAVINBHAI SHANABHAI PARMAR	RULE SERVED,MR HARDIK H DAVE
4194	CA/1754/2020	13/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL REVABHAI PARBATBHAI,	RULE NOT RECD BACK
4195	CA/1755/2020	13/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI ANUPAJI SARDARJI,KOLI HIRAJI SARDARJI,KOLI BHEMAJI SARDARJI,KOLI SAVAJI SARDARJI,KOLI BABUJI SARDARJI,KOLI ZABIBEN SARDARJI	RULE NOT RECD BACK
4196	CA/1756/2020	13/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI HEMRAJBHAI PRABHUBHAI,	RULE NOT RECD BACK
4197	CA/1757/2020	13/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT OKHABHAI BHANABHAI,	RULE SERVED
4198	CA/1758/2020	13/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT VIHAJI PANAJI,	RULE SERVED

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4199	CA/1759/2020	21/10/2020	THE ORIENTAL INSURANCE CO.LTD.,	MR VC THOMAS	LEGAL HEIRS OF AND REPRESENTATIVES OF DECD. ARVINDJI BHAVANJI THAKOR,RAVAL POONAMBHAI POPATLAL,PATEL JAGDISHBHAI RAMCHANDRA,THAKOR LILABEN WD/O ARVINDJI BHAVANJI,MINOR NIKUL ARVINDJI THAKOR,MINOR KISHAN ARVINDJI THAKOR,THAKOR TAKHIBEN BHAVANJI	,RULE SERVED,UNSERVED EXPIRED (R)
4200	CA/1760/2020	13/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BABARABHAI LAKHMANBHAI,	RULE NOT RECD BACK
4201	CA/1761/2020	13/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUTHAR UKABHAI BHIKHABHAI,	RULE NOT RECD BACK
4202	CA/1762/2020	13/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF LT.KANBI (PATEL) AJMALBHAI JESUNGBHAI,PATEL DANABHAI AJMALBHAI,PATEL VELIBEN AJMALBHAI,PATEL JEBARBEN AJMALBHAI,PATEL NELIBEN AJMALBHAI	,RULE NOT RECD BACK
4203	CA/1763/2020	13/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL ISHVARBHAI MAVABHAI,LEGAL HEIRS OF LTD. KANBI KARSHANBHAI NARSUNGBHAI,CHAUDHARI ISHVARBHAI KARSHANBHAI,CHAUDHARI DANABHAI KARSHANBHAI,CHAUDHARI KHEMABEN KARSHANBHAI,LEGAL HEIRS OF LT. CHAUDHARI BHAGVANBHAI KARSHANBHAI,CHAUDHARI NELIBEN BHAGVANBHAI,CHAUDHARI BHARATBHAI BHAGVANBHAI,CHAUDHARI MANJUBEN BHAGVANBHAI,CHAUDHARI NAYNABEN BHAGVANBHAI,L H OF LT. CHAUDHARI PETHABHAI KARSHANBHAI,CHAUDHARI NELIBEN PETHABHAI,CHAUDHARI SHAILESHKUMAR PETHABHAI,CHAUDHARI SANGITABEN PETHABHAI	,RULE NOT RECD BACK
4204	CA/1764/2020	08/09/2020	DEPUTY GENERAL MANAGER, ONGC,	MR AKSHAT KHARE	MAHESHBHAI FULABHAI PATEL,BHARATBHAI NARANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER	,MR RUDRA V TRIVEDI
4205	CA/1766/2020	06/10/2020	DEPUTY GENERAL MANAGER,	MR AKSHAT KHARE	SHAKRIBEN BABULAL,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
4206	CA/1767/2020	26/10/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	CHAVDA VIRAJ DURLABHBHAI,	MR NIKUL K SONI
4207	CA/1769/2020	09/10/2020	JAYANTILAL LALLUBHAI SHAH,	MR NV GANDHI	LALITABEN BHOGILAL MAGANLAL SINCE DEAD THROUGH HER HEIRS AND LRS.,BHAVNABEN CHAMPAKLAL SHAH,AJAYKUMAR CHAMPAKLAL SHAH	,MALAY S PATEL
4208	CA/1774/2020	03/09/2020	STATE OF GUJARAT,SUPERINTENDENT ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JAYENDRAGIRI AMRUTGIRI GOSWAMI,DIPAKGIRI RAMESHGIRI GOSAI,GAMBHIRSINH DIPUBHA JADEJA,VINODBHAI BHIKHABHAI RATHOD,AMARSHIBHAI GOKALBHAI DALSANIYA,VASHRAMBHAI KANABHAI	KRISHNAN M GHAVARIYA
4209	CA/1777/2020	03/09/2020	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MR HS MUNSHAW	KAMLABEN NATHUBHAI SOLANKI,COLLECTOR,MAMLATDAR	
4210	CA/1778/2020	03/09/2020	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MR HS MUNSHAW	RAMABEN MAHADEVGIRI,	
4211	CA/1779/2020	03/09/2020	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MR HS MUNSHAW	JAYABEN BHIKHUGIRI,	
4212	CA/1780/2020	03/09/2020	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MR HS MUNSHAW	RAMABEN MAHADEVGIRI GOSWAMI,COLLECTOR,MAMLATDAR,MAMLATDAR	
4213	CA/1781/2020	03/09/2020	DISTRICT DEVELOPMENT OFFICER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	ZEENABHAI ALIAS AMRABHAI TABHABHAI,	
4214	CA/1782/2020	03/09/2020	DISTRICT DEVELOPMENT OFFICER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	SOMABHAI BHIKHABHAI,	
4215	CA/1783/2020	03/09/2020	STATE OF GUJARAT,THE PRINCIPAL	GOVERNMENT PLEADER	VINODBHAI BABUBHAI PARMAR,	
4216	CA/1784/2020	16/09/2020	KANTILAL M THAKOR,	MR ANIL C THAKORE	DIVISIONAL CONTROLLER,LABOUR COURT	
4217	CA/1785/2020	26/11/2020	UNION OF INDIA,	MS ARCHANA U AMIN	ANITA SUBHASH UTEKAR,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4218	CA/1786/2020	03/09/2020	ASHWINKUMAR MAHENDRABHAI SANTEJIYA,	MR MRUGEN K PUROHIT	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FOREST,DEPUTY CONSERVATOR OF FOREST	
4219	CA/1787/2020	20/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DEVAJI PIRAJI,	RULE SERVED
4220	CA/1788/2020	20/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VIRMAJI DHANAJI,	RULE SERVED
4221	CA/1789/2020	20/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KHENGARJI PRABHUJI,	MR JIGAR G GADHAVI
4222	CA/1793/2020	02/12/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.,	MR VIBHUTI NANAVATI	MAKWANA ARJUNJI DASHRATHJI,PATEL CHANDRIKABEN MUKESHBHAI,NATIONAL INSURANCE COMPANY LIMITED,SALIM MOHAMMADBHAI RUMA,RANJITBHAI M SOLANKI,PATEL TARK RAKESHKUMAR,PATEL AKANKSHA RAKESHKUMAR,PATEL MANGUBEN GANESHBHAI	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,UNSERVED EXPIRED (R)
4223	CA/1795/2020	23/10/2020	ROSHANBHAI MATHURBHAI HARIJAN,	(CHETANKUMAR K SHAH)	MAHENDRABHAI FULIYABHAI RATHVA,KARSANBHAI VIRUBHAI RATHVA,THW NEW INDIA ASSURANCE CO.LTD.	RULE SERVED
4224	CA/1799/2020	07/09/2020	DISTRICT DEVELOPMENT OFFICER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	DECD. SOMABHAI BHIKHABHAI PARMAR THROUGH LEGAL HEIR BABIBEN WD/O SOMABHAI PARMAR,COLLECTOR,MAMLATDAR	
4225	CA/1800/2020	07/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	BALVANTSINH CHANDUBHA JADEJA,PRESIDING OFFICER	
4226	CA/1801/2020	07/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIR OF HIRABHAI BHALABHAI VAKTAR AMRIBEN HIRABHAI VAKTAR,PRESIDING OFFICER	
4227	CA/1806/2020	07/10/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI NAGAJIBHAI VIHABHAI,DESAI RAMESHBHAI NAGAJIBHAI	RULE SERVED
4228	CA/1807/2020	07/10/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI ISHWARBHAI RANIBEN URFE RABARI ISHWARBHAI HEMRAJBHAI,	RULE SERVED
4229	CA/1809/2020	07/10/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DESAI REVABHAI MOHANBHAI,	RULE SERVED
4230	CA/1810/2020	07/10/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI CHEHARBHAI MEVABHAI,	RULE SERVED
4231	CA/1811/2020	07/10/2020	SPECIAL LAND ACQUISITION OFFICER, DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI JALUBEN CHEHARBHAI,LEGAL HEIR OF RABARI BIJOLBHAI HIRABHAI,RABARI MALABHAI BIJOLBHAI	,RULE SERVED
4232	CA/1812/2020	04/09/2020	SHOBHNABEN WIFE OF HARSUKHBHAI VIRJIBHAI SANTOKI,JAMKUBEN WIFE OF VALJIBHAI(DELETED),VALJIBHAI BHURABHAI SANTOKI(DELETED),NEVIL HARSUKHBHAI SANTOKI,MONA HARSUKHBHAI SANTOKI	(MR PARESH M DARJI)	UNITED INDIA INSURANCE COMPANY LIMITED,SALIM IBRAHIMBHAI KURESHI	UNSERVED EXPIRED (R),MR VIBHUTI NANAVATI
4233	CA/1813/2020	04/09/2020	JAYSHRIBEN KISHORBHAI JAVIYA,MINOR ABAHY KISHORBHAI JAVIYA,MINOR URVI KISHORBHAI JAVIYA,ODHAVJIBHAI MANJIBHAI JAVIYA	(MR PARESH M DARJI)	RELIANCE GENERALINSURANCE COMPANY LTD,ASHOKBHAI BACHUBHAI PARMAR,KASAMBHAI HAJIBHAI PALEJA	NOTICE UNSERVED,MR CHIRAYU A MEHTA
4234	CA/1815/2020	04/09/2020	RAMANBHAI HIRABHAI SOLANKI,	(MR PARESH M DARJI)	SHANKARBHAI BHIKHABHAI MAKWANA,MOHANBHAI BHIKHABHAI MAKWANA,RELIANCE GENERAL INSURANCE COMPANY LIMITED	,MR RATHIN P RAVAL
4235	CA/1816/2020	03/09/2020	THE STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI BHAVANBHAI HAMIRANI,	
4236	CA/1817/2020	04/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	VALAMBHAI CHHAGANBHAI TALAR,PRESIDING OFFICER	,MR DIPAK R DAVE
4237	CA/1818/2020	04/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	SANABHAI LALABHAI TALAR,PRESIDING OFFICER	,MR DIPAK R DAVE
4238	CA/1820/2020	04/09/2020	STATE OF GUJARAT,DIRECTOR, PENSION AND P F,DIRECTOR, PENSION AND P F OFFICE,DISTRICT EDUCATION OFFICER,PRINCIPAL,THE SECRETARY	GOVERNMENT PLEADER	PATEL BHOGILAL VITHHALBHAI,	MR VAIBHAV A VYAS
4239	CA/1821/2020	29/10/2020	CARGIL INDIA PVT LTD,	NANAVATI & NANAVATI	STATE OF GUJARAT,MAMLATDAR	,RULE SERVED
4240	CA/1822/2020	22/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABHESINH MADUBAI ROZ,DISTRICT GRAM VIKAS AGENCY	NOTICE SERVED,NOTICE UNSERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4241	CA/1823/2020	17/12/2020	THE LAND ACQUISITION OFFICER, GODHARA,THE EXECUTIVE ENGINEER,THE STATE OF GUJARAT THROUGH THE SECRETARY	GOVERNMENT PLEADER	PATEL AMBALAL KHATUBHAI,	
4242	CA/1824/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	SIDIK OSMAN GADH,PRESIDING OFFICER	
4243	CA/1825/2020	24/12/2020	STATE OF GUJARAT,THE COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	CHANDRAKANT BHARATBHAI GAMIT,DIPIKABEN W/O CHANDRAKANT BHARATBHAI,ASHRAY S/O CHANDRAKANT BHARATBHAI,HEER D/O CHANDRAKANT BHARATBHAI	NOTICE NOT RECD BACK,MR. EKRAMA H QURESHI
4244	CA/1826/2020	24/12/2020	STATE OF GUJARAT,THE COMMOSSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	BHAVESHKUMAR SOORYAKANT SHAH,PRASHANT HARESHBHAI TERAIYA,SANDIP BATUKBHAI PARMAR,RAGHAVBHAI PITHABHAI HADIYA	MR. EKRAMA H QURESHI
4245	CA/1827/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANABHAI PUNJABHAI SOLANKI,PRESIDING OFFICER	
4246	CA/1828/2020	21/10/2020	STATE OF GUJARAT,ADDITIONAL DIRECTOR GENERAL OF POLICE AND IGP,COMMANDANT	GOVERNMENT PLEADER	DHARAMPAL SUBHASHCHANDRA JAKHAD,	HIMANSHI R BALODI
4247	CA/1829/2020	01/10/2020	KANAKSINH PRAVINSINH,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER, DONDI IRRIGATION SCHEME	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4248	CA/1830/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	JERAMBHAI MAVJIBHAI GUJARATI,PRESIDING OFFICER	
4249	CA/1831/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIR OF SHAMJIBHAI PARMAR SHANTABEN SHAMJIBHAI PARMAR,PRESIDING OFFICER	
4250	CA/1832/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF GOBARBHAI MERAMBHAI SARVAIYA SONABEN GOBARBHAI SARVAIYA,PRESIDING OFFICER	
4251	CA/1833/2020	09/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANJIBHAI DAHYALAL CHUAHAN,PRESIDING OFFICER	
4252	CA/1834/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIR OF JIVRAJBHAI KHIMJIBHAI AATHU LABHUBEN JIVRAJBHAI AATHU,PRESIDING OFFICER	
4253	CA/1835/2020	08/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	NAZABHAI KHODABHAI DER,PRESIDING OFFICER	
4254	CA/1836/2020	09/09/2020	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR FORESTS,CHIEF CONSERVATOR OF FORESTS,DEPUTY CONSERVATOR FOREST OFFICER	GOVERNMENT PLEADER	GUJARAT FOREST PRODUCE GATHERS AND FOREST WORKERS UNION,DINESHBHAI KANJIBHAI KOLADRA,SHAILESHBHAI RANABHAI LABARIYA,KUSHUMBEN DADABHAI PARMAR,MUMTAJBEN MANBHA PARMAR,HARIBHAI GOKALBHAI BHARVAD,DANABHAI CHOTHABHAI JOGRANA,SURESHBHAI JIVANBHAI BHARVAD,FAKIRBHAI IMRANSA EQBALSA	
4255	CA/1837/2020	24/12/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	JAIN SONIYA RAJESHKUMAR,PARAPURAM SELIN JOSEPH,SHAH CHANDANI VIJAYKUMAR	,MR. EKRAMA H QURESHI
4256	CA/1838/2020	09/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	TEMBHA SAMANTSANG VALA,PRESIDING OFFICER	
4257	CA/1840/2020	16/09/2020	JADEJA SAHDEVSINH LAKHUBHA,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER, DONDI IRRIGATION SCHEME	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4258	CA/1841/2020	10/09/2020	JADEJA GULABBHA BHIKHUBHA,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER, DONDI IRRIGATION SCHEME	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4259	CA/1842/2020	10/09/2020	PRAHLADSING MANGALSINH JADEJA,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4260	CA/1843/2020	21/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION	GOVERNMENT PLEADER	PATEL NAGJIBHAI KAMABHAI,	RULE SERVED
4261	CA/1844/2020	29/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI MEVAJI KHODAJI,	RULE SERVED
4262	CA/1845/2020	29/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANBI(PATEL) BHARMALBHAI KARSHANBHAI,KANBI (PATEL) ISHVARBHAI KARSHANBHAI	RULE SERVED

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4263	CA/1846/2020	21/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION	GOVERNMENT PLEADER	PATEL SHIVABHAI BHAGABHAI,	RULE SERVED
4264	CA/1849/2020	21/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION	GOVERNMENT PLEADER	LEGAL HEIRS OF LT. PATEL DEVASHIBHAI LAKSHMANBHAI,PATEL ISHVARBHAI DEVASIBHAI	,RULE SERVED
4265	CA/1850/2020	29/10/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	L H OF LT. KOLI KALUJI RASIJI,THAKOR CHATURJI KALUJI	,RULE SERVED
4266	CA/1851/2020	15/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION	GOVERNMENT PLEADER	PATEL JEVATABHAI AJABHAI,PATEL PETHABHAI SAGRAMBHAI	RULE SERVED
4267	CA/1852/2020	17/12/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION	GOVERNMENT PLEADER	L H OF LT. PATEL (KANBI) TEJABHAI UJABHAI,PATEL MARGHABEN TEJABHAI,PATEL JEBARBEN TEJABHAI,PATEL BABUBHAI TEJABHAI,PATEL BIBIBEN TEJABHAI,PATEL SHAILESHBHAI TEJABHAI,PATEL HINABEN TEJABHAI	,RULE SERVED
4268	CA/1853/2020	03/11/2020	SHREEYAM POWER AND STEEL INDUSTRIES LIMITED,	NANAVATI ASSOCIATES	SHREEJAL CONCAST STEEL INDUSTRIES,VIHUL PATEL,PARESH PATEL,RINKOO PATEL	RULE SERVED,RULE UNSERVED
4269	CA/1854/2020	18/09/2020	STATE OF GUJART,	GOVERNMENT PLEADER	LAKHA MARAKHI,	MR SANJAY A MEHTA
4270	CA/1855/2020	18/09/2020	STATE OF GUJART,	GOVERNMENT PLEADER	MARAKHI RAMA,	
4271	CA/1856/2020	30/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LATE RAVAJIBHAI PUNABHAI MAKWANA THROUGH LH,KARABHAI RAVJIBHAI MAKWANA,CHUNILAL RAVJIBHAI MAKWANA,BHIKHUBHAI RAVJIBHAI MAKWANA,KISHORBHAI RAVJIBHAI MAKWANA,MANJULABEN RAVJIBHAI MAKWANA W/O NANKUBHAI BADHUBHAI PARMAR	,RULE NOT RECD BACK
4272	CA/1857/2020	18/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LATE VISA PUNJA THROUGH LH,MANIBEN VISABHAI VAKATAR,BIJALBHAI VISABHAI VAKATAR,RAMBHIBEN VISABHAI VAKATAR,DHRABHAI VISABHAI VAKATAR,PARBATBHAI VISABHAI VAKATAR,JASHUBEN VISABHAI VAKATAR	
4273	CA/1858/2020	18/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LATE KARNABHAI PUNJABHAI THROUGH LH,MANDHIBEN KARNABHAI,KARMANBHAI KARNABHAI,VIRABHAI KARNABHAI,JETHIBEN KARNABHAI,JESABHAI KARNABHAI	
4274	CA/1859/2020	18/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LATE MAGANBHARTHI AMARBHARTHI THROUGH LH,MANJUBEN MAGANBHARTHI W/O BHIKHANGAR PREMGIRI	
4275	CA/1860/2020	18/09/2020	STATE OF GUJART,	GOVERNMENT PLEADER	LATE MAGANBHARTHI AMARBHARTHI THROUGH LH,MANJUBEN MAGANBHARTHI W/O BHIKHANGAR PREMGIRI	
4276	CA/1861/2020	09/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KANTILAL D VAKERIYA,PRESIDING OFFICER	
4277	CA/1863/2020	23/09/2020	CHAUDHARY KACHARABHAI AVCHALBHAI SINCE DECD THROUGH HEIR,PURIBEN KACHARABHAI CHAUDHARY,LILABEN KACHARABHAI CHAUDHARY,RAMILABEN KACHARABHAI CHAUDHARY,ASHABEN KACHARABHAI CHAUDHARY,KANTABEN KACHARABHAI CHAUDHARY,GAURAV KACHARABHAI CHAUDHARY	MR AV PRAJAPATI	EXECUTIVE ENGINEER,DEPUTY COLLECTOR LAND ACQUISITION AND REHABILITATION	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4278	CA/1865/2020	02/11/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION DIVISION	GOVERNMENT PLEADER	PATEL DUNGARABAHI REVABHAI,	RULE SERVED
4279	CA/1866/2020	02/11/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION DIVISION	GOVERNMENT PLEADER	PATEL (KANBI) KUVARABHAI HIRABHAI,	RULE SERVED
4280	CA/1867/2020	09/10/2020	GAURAVKUMAR AMBALAL CHAUDHRY,	MR ANKIT SHAH	NAGJIBHAI DAHYABHAI RAWAL,AMRATLAL TRIBHOVANDAS PATEL,UNITED INDIA INSURANCE CO. LTD.	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR

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4281	CA/1868/2020	02/11/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION DIVISION	GOVERNMENT PLEADER	KANBI (PATEL) MANABHAI KANJIBHAI,	RULE SERVED
4282	CA/1871/2020	02/11/2020	BAJAJ ALLAINZ GENERAL INSURANCE CO LTD,	ADITI S RAOL	RASIKBHAI RAISANGBHAI PADHIYAR,RAMRAJ MATAFIR PAL,RAJESHKUMAR BABULAL PAL,THE ORIENTAL INSURANCE COMPANY LIMITED,THAKORBHAI JESANGBHAI PADHIYAR,RAMESHBHAI SHAMALBHAI PADHIYAR	RULE SERVED,SERVED BY AFFIX. (R)
4283	CA/1872/2020	02/11/2020	BAJAJ ALLAINZ GENERAL INSURANCE CO LTD,	ADITI S RAOL	MANGALBHAI PRABHAITBHAI PADHIYAR,RAMRAJ MATAFIR PAL,RAJESHKUMAR BABULAL PAL,THE ORIENTAL INSURANCE COMPANY LIMITED,THAKORBHAI JESANGBHAI PADHIYAR,RAMESHBHAI SHAMALBHAI PADHIYAR	RULE SERVED,SERVED BY AFFIX. (R)
4284	CA/1875/2020	03/11/2020	NATIONAL INSURANCE CO. LTD.,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	DEVSI KHIMA KHUTI,NARSIBHAI KALYANBHAII SONAGARA,GUJARAT STATE POLICE,DADUBHAI DHARMANGBHAI KHUNTI	RULE SERVED
4285	CA/1876/2020	12/10/2020	GANDABHAI RANCHHODBHAI PATEL,	JENIL M SHAH	THE STATE OF GUJARAT,THE DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	RULE SERVED
4286	CA/1878/2020	14/10/2020	HEIR OF KANJIBHAI AMARSHIBHAI PATEL,VASRAMBHAI KANJIBHAI PATEL	JENIL M SHAH	THE STATE OF GUJARAT,THE DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	RULE SERVED
4287	CA/1880/2020	14/10/2020	NARSANGBHAI PITHABHAI GHADAVI,	JENIL M SHAH	THE STATE OF GUJARAT,THE DEPUTY COLLECTOR,THE EXECUTIVE ENGINEER	RULE SERVED
4288	CA/1881/2020	23/10/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION DIVISION	GOVERNMENT PLEADER	KANBI (PATEL) DASHRATHBHAI DHUDABHAI,	RULE SERVED
4289	CA/1882/2020	02/11/2020	DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER, DEESA IRRIGATION DISIVION	GOVERNMENT PLEADER	PATEL BHAGABHAI DHANABHAI,	RULE SERVED
4290	CA/1883/2020	10/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	BHIKHUBHA FATESINH JADEJA,PRESIDING OFFICER	
4291	CA/1884/2020	10/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANGLUBHA RAMSANG CHUDASAMA,PRESIDING OFFICER	
4292	CA/1885/2020	10/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LEGAL HEIRS OF BABUBHAI SAMATBHAI MAKWANA SHANTABEN BABUBHAI MAKWANA,PRESIDING OFFICER	
4293	CA/1886/2020	10/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KIRITSINH NAVALSINH JADEJA,PRESIDING OFFICER	
4294	CA/1887/2020	10/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	GIRISHBHAI HARIPRASAD DAVE,PRESIDING OFFICER	
4295	CA/1888/2020	10/09/2020	GUJARAT STATE LAND DEVELOPMENTCORPN. LTD,DY.DIRECTOR, GUJARAT STATE LAND DEVELOPMENT CORPN.LTD,ASSISTANT DIRECTOR STORES AND WORKSHOP	MR HS MUNSHAW	MANUBHAI DAHYABHAI VALAND,MALEK GULAMMOHAMED ABSAMIYA,SOLANKI RAMESHBHAI MAHIJIBHAI,SOLANKI DINESHBHAI CHANDUBHAI,PATEL RAJENDRAKUMAR BABUBHAI	,MS NANDINI JOSHI
4296	CA/1889/2020	27/10/2020	DAKSHIN GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	M/S. SWASTIK PACKAGING,SHRI RAJESHKUMAR SANKARBHAI PATEL,SHRI SATISHBHAI SANKARBHAI PATEL,SHRI KISHORBHAI MAGANBHAI PATEL,SHRI SHIVLAL PRABHUBHAI PATEL,MS. SAVITABEN NATHUBHAI PATEL,SHRI SANKARBHAI RAVJIBHAI PATEL	RULE NOT RECD BACK
4297	CA/1891/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHHAGANBHAI MOHANBHAI,	RULE SERVED
4298	CA/1892/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI GANGADAS,	MR KM SHETH
4299	CA/1893/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI KANABHAI AND RAVABHAI KANABHAI,	RULE SERVED
4300	CA/1894/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DINESH LALJIBHAI KASUNDRA LH OF LATE LALABHAI TAPUBHAI,	RULE NOT RECD BACK
4301	CA/1895/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARAJIBHAI BHAGVANAJIBHAI,	MR KM SHETH
4302	CA/1896/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF LATE MOHANBHAI GOAKALBHAI,KANAJIBHAI MOHANBHAI PANARA,RAMESHBHAI MOHANBHAI PANARA	,MR KM SHETH
4303	CA/1897/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAVIBEN DHANABHAI,	RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4304	CA/1898/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANESHBHAI GOVINDBHAI,	MR. RAJ A TRIVEDI
4305	CA/1899/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVRAJBHAI GOVINDBHAI,	MR. RAJ A TRIVEDI
4306	CA/1900/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GOVINDBHAI MOHANBHAI POA OF RAGHAVBHAI MOHANBHAI,	MR KM SHETH
4307	CA/1901/2020	03/11/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GHELABHAI TAPUBHAI,LALABHAI TAPUBHAI,KASHIBEN TAPUBHAI,DEVIBEN TAPUBHAI	RULE SERVED,MR KM SHETH
4308	CA/1902/2020	11/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	PARMAR RASIKBHAI VINODBHAI,LEARNED PRESIDING OFFICER	
4309	CA/1905/2020	27/10/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI BHEMAJI UKAJI,	RULE SERVED
4310	CA/1908/2020	27/10/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJAPUT KARSHANJI HATHAJI,	RULE SERVED
4311	CA/1909/2020	26/10/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI DALAJI UKAJI,	RULE SERVED
4312	CA/1910/2020	04/11/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI DALAJI UKAJI,	RULE SERVED
4313	CA/1911/2020	27/10/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GANESHJI THANAJI,	RULE SERVED
4314	CA/1913/2020	02/11/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI SHAMLAJI THANAJI,	RULE SERVED
4315	CA/1917/2020	16/09/2020	BAVABHAI LADHABHAI,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4316	CA/1921/2020	16/09/2020	MANIBEN LALJIBHAI,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4317	CA/1922/2020	23/10/2020	THE DEPUTY COLLECTOR , LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KOLI JESUNGJI UKAJI,	RULE SERVED
4318	CA/1924/2020	16/09/2020	DINESHSINH PRAVINSINH,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4319	CA/1927/2020	24/09/2020	VIJUBHA JORUBHA JADEJA,	MR GM AMIN	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4320	CA/1929/2020	26/10/2020	BECHARBHAI JETHABHAI RABARI,	MR.HIREN M MODI	FAKIR MAHMMAD DAUDBHAI THEBA,NEW INDIA INSURANCE CO. LTD.	RULE SERVED
4321	CA/1931/2020	16/09/2020	MANIBEN WD/O SUKRAMBHAI MAVI,SURESHBHAI SUKHRAMBHAI MAVI,CHANDANBHAI SUKHRAMBHAI MAVI,BABUBHAI SUKHRAMBHAI MAVI,NISHABEN SUKHRAMBHAI MAVI,MALITABEN WD/O SUKHRAMBHAI MAVI,VIRABEN WD/O SENIABHAI MAVI	(CHETANKUMAR K SHAH)	DEVENDRA CHARPOTA S/O CHANDAN CHARPOTA,HEMANT MAVI S/O HORAJI MAVI,CHOLAMANDLAM M/S GENERAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI
4322	CA/1933/2020	16/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	GAFFAR WALIMAMAD NOIDA,PRESIDING OFFICER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4323	CA/1934/2020	23/09/2020	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT PRIMARY EDUCATION COMMITTEE	MR HS MUNSHAW	BHALERAO JITENDRAKUMAR SAHEBRAO,PATEL KALPESHKUMAR DINUBHAI,TANDEL JIGARBHAI DEVJIBHAI,MANCHAKATLA SHIVANGINI VENKAT,NAIK PRITI VANRAJBHAI,NAYAK AVRUTI MOGHABHIA,PARMAR BHAVNABEN ISHVARSINH,PATEL YOGITABEN BABULAL,TIWARI RUPALBEN NIMESHKUMAR,SONVANE MANGLAXIBAHEN BHAGVAN,PATEL BHAVNA SURESHKUMAR,PATEL MAYURIBEN NARANBHAI,MACHHI AMITA LAXMANBHAI,PARMAR SHEETALBEN AMARBHAI,MISTRY MINAL NAVNITLAL,MISTRY DARSHANABEN AMRUTLAL,MAISURIA MUKATA NATAVARLAL,PATEL SONALBEN VALLABHBHAI,STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS HARSHAL N PANDYA
4324	CA/1942/2020	26/11/2020	VADODARA URBAN DEVELOPMENT AUTHORITY,	MR HS MUNSHAW	SAVITABEN NARSINHBHAI PADHIYAR,SHAKUNTALABEN NARSINHBHAI PADHIYAR,BHAGVANBHAI NARSINHBHAI PADHIYAR,SHUSHILABEN NARSINHBHAI PADHIYAR,KOKILABEN NARSINHBHAI PADHIYAR,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4325	CA/1943/2020	14/10/2020	VADODARA URBAN DEVELOPMENT AUTHORITY,	MR HS MUNSHAW	VINUBHAI RAMANBHAI PATEL,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4326	CA/1945/2020	15/10/2020	PRAFULLA RAMESHBHAI SANADIYA,	HCLS COMMITTEE,MR PV PATADIYA	RAMESHBHAI NATHABHAI SANADIYA,	RULE SERVED
4327	CA/1946/2020	17/09/2020	STATE OF GUJARAT,SUPERINTENDENT (MEDICAL),DIRECTOR OF PENSION AND PROVIDENT FUND,TREASURY OFFICER	GOVERNMENT PLEADER	DHIRENDRA MANSUKHLAL MEHTA,	
4328	CA/1947/2020	29/10/2020	STATE OF GUJARAT,STATE EXAMINATION BOARD THROUGH CHAIRMAN	GOVERNMENT PLEADER	DAVE JAYDEVBHAI SURESHBHAI,PATEL DINESHKUMAR RAYMALBHAI	NOTICE SERVED,MR SUBRAMANIAM IYER,MR. VINOD PANDYA
4329	CA/1948/2020	17/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	VASANTBHAI UKABHAI MAKWANA,PRESIDING OFFICER	
4330	CA/1949/2020	03/11/2020	PASCHIM GUJARAT VIJ COMPANY LIMITED,	MS LILU K BHAYA	SHIVRANJANI CONSTRUCTION COMPANY,	MR SALIL M THAKORE
4331	CA/1954/2020	03/11/2020	THE NEW INDIA ASSURANCE COMPANY LTD.,	MR KV GADHIA	MAYURIBEN KETANBHAI MODI,MINOR KRISH KETANBHAI MODI,MINOR HONEY KETANBHAI MODI,BHARTIBEN ARVINDBHAI MODI,ARVINDBHAI GAMANBHAI MODI,ASHRAFKHAN PATHAN,HITESHBHAI HARISHBHAI PATEL	RULE NOT RECD BACK,MR.HIREN M MODI
4332	CA/1955/2020	23/12/2020	KOKILABEN KAMLESHBHAI SUTHAR,KRISHNA KAMLESHBHAI SUTHAR,DHANLAXMIBEN RAMJIBHAI SUTHAR	MR.KARNA H DHOMSE	MAHESH RAMESH VASAVA,V.S. SHAH AND CO.,THE ORIENTAL INSURANCE CO. LTD	RULE SERVED
4333	CA/1960/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	FULIBEN KAANJIBHAI BARIYA LEGAL HEIRS OF KANJIBHAI MANSINGBHAI BARIY,PRESIDING OFFICER	
4334	CA/1961/2020	30/09/2020	STATE OF GUJARAT,THE DEPUTY EXECUTIVE ENGINEER	,GOVERNMENT PLEADER	JHAVRABHAI DALABHAI BARIYA,THE PRESIDING OFFICER	
4335	CA/1962/2020	15/12/2020	GENERAL MANAGER,	MR RITURAJ M MEENA	MANSURI FIROJBHAI ALLARAKHA,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
4336	CA/1963/2020	25/09/2020	STATE OF GUJARAT,TOWN PLANNING OFFICER	,GOVERNMENT PLEADER	KALIDAS ISHWARBHAI PRAJAPATI,GOPALJI GAMBHIRJI THAKOR (DECD),GEETABEN W/O GOPALJI GAMBHIRJI THAKOR,SOHAM S/O GOPALJI GAMBHIRJI THAKOR,MEHUL S/O GOPALJI GAMBHIRJI THAKOR	
4337	CA/1964/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAJESINH DALSINH KOLI,PRESIDING OFFICER	
4338	CA/1965/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RANCHHODBHAI GALABHAI BARIYA,PRESIDING OFFICER	
4339	CA/1966/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATBHAI CHHEDABHAI PATEL,PRESIDING OFFICER	,GOVERNMENT PLEADER
4340	CA/1968/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI NARSINGBHAI BARIYA,PRESIDING OFFICER	
4341	CA/1969/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANSINH RAYSINHBHAI BARIYA,PRESIDING OFFICER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4342	CA/1970/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUMLIBEN SOMABHAI BARIYA L H OF SOMABHAI GALABHAI BARIYA,PRESIDING OFFICER	
4343	CA/1971/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	ZAVRABHAI SAYABABHAI PATEL,PRESIDING OFFICER	
4344	CA/1973/2020	01/12/2020	THE NEW INDIA ASSURANCE CO.LTD.,	MR R G DWIVEDI	VIJAY LAXMANBHAI MAKWANA,YUSUFBHAI MAHAMMADBHAI BALOCH,RINKUBHAI SAVJIBHAI LAKHDHIR,NATIONAL INSURANCE CO. LTD	RULE NOT RECD BACK,RULE SERVED
4345	CA/1975/2020	23/09/2020	DHUPTABA GHANSHYAMSINH JADEJA,DHARMENDRASINH GHANSHYAMSINH JADEJA	,MR Y J PATEL	NISARG VISHNUBHAI CHETNANI,VASIST NIMESHBHAI PANDYA,ICICI LOMBARD GENERAL INSURANCE CO. LTD	,MR. RAHUL R DHOLAKIA
4346	CA/1976/2020	04/11/2020	VADODARA URBAN DEVELOPMENT AUTHORITY,	MR HS MUNSHAW	SAVITABEN NARSINHBHAI PADHIYAR,SHAKUNTALABEN NARSINHBHAI PADHIYAR,BHAGVANBHAI NARSINHBHAI PADHIYAR,SHUSHILABEN NARSINHBHAI PADHIYAR,KOKILABEN NARSINHBHAI PADHIYAR,SPECIAL LAND ACQUISITION OFFICER AND DEPUTY COLLECTOR,STATE OF GUJARAT	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4347	CA/1978/2020	21/10/2020	CHHAGANBHAI HARIBHAI,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4348	CA/1979/2020	21/10/2020	CHHAGANBHAI HARIBHAI ASODARIYA,	MR GM AMIN	DEPUTY COLLECTOR,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4349	CA/1983/2020	10/12/2020	ANITA JOY CHRISTIAN D/O SIMON DEVJIBHAI RATHOD,	MR. RAJESH G BAROT,DHARITRI PANCHOLI	JOY ALBERT CHRISTIAN,	MR.ALTAFHUSEN GAVALI
4350	CA/1985/2020	26/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRABHUDAS NATHABHAI,RAVAJIBHAI NATHABHAI,VIRAJBHAI NATHABHAI,SHANTABEN NATHABHAI	RULE SERVED
4351	CA/1987/2020	26/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI AANADBHAI,KUNVARBEN BACHUBHAI,BHARATBHAI BACHUBHAI,KAJALBEN BACHUBHAI	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4352	CA/1988/2020	23/09/2020	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT PRIMARY EDUCATION COMMITTEE	MR HS MUNSHAW	TANDEL RAVIKUMAR NARANBHAI,PATEL YOGESHKUMAR SHANKARBHAI,PATEL NIMESHBHAI BHAGUBHAI,PARMAR DIPTIBEN DHIRAJSHINH,PATEL JIGNASABEN GOPALBHAI,PATEL SHARMILAKUMARI BABUBHAI,PATEL ANILABEN MOHANBHAI,CHAUDHARI SMRUTIBEN BALVANTRAI,TAILORA PINALBEN CHIMANLAL,VAHIYA ALKABEN MANUBHAI,TANDEL MITALLIBEN DAYARAMBHAI,PATEL TANVI DHIRUBHAI,PATEL JGRUTIBRN NARENDRARAI,PATEL ROSHNIKUMARI NAGINDAS,PATEL RAJNIKNAT BABUBHAI,PATEL NITABEN BALUBHAI,PATEL PARESHBHAI GANPATBHAI,PATEL MITESHVARI ASHOKKUMAR,PATEL DIPESHKUMAR CHHAGANLAL,PATEL ALPESHKUMAR DASHRATHBHAI,PATEL NIRAVKKUMAR RAJENDRABHAI,PATEL HETALBEN NANUBHAI,PATEL KASHMIRA AJITKUMAR,PATEL KALINDIKUMARI NANUBHAI,TANDEL KAMALKUMAR DEVABHAI,PATEL AJAYKUMAR BUDHABHAI,TRIVEDI MARGI GIRISHBHAI,PATEL SMITABEN SHANTILAL,PATEL SHEFALI JAGDISHBHAI,SARDARA MINAKSHIBAHEN JASVANTSING,VAYAS KUNTAL JAYESHBHAI,MISTRY PRATIKSHABAHEN VINODRAI,PATEL RAJENDRAKUMAR KHUSHALBHAI,PATEL DIPIKABEN RAMANBHAI,PATEL SONALBEN RAMANBHAI,PATEL TARALABEN BHIKHUBHAI,PARMAR APURVAKUMAR DAHYABHAI,KHALASI PANKAJKUMAR JAGJIVANBHAI,PATEL CHETANKUMAR DAHYABHAI,STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS HARSHAL N PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4353	CA/1989/2020	29/09/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HIRABHAI MANABHAI DAMOR,HIRABHAI MANABHAI DAMOR,DANABHAI SAVKUNBHAI NAYAK,SOMABHAI LALABHAI PARAGHI,BHURIBEN ITITABHAI DAMOR LEGAL HEIR OF TITABHAI GAJABHAI DAMOR,FATABHAI SUKHBHAI DAMOR,RAMABHAI MOTIBHAI DAMOR,MANSINGHBHAI BHURABHAI BARIYA,UDABHAI JESINGHBHAI BARIA,KODARBHAI SANKALBHAI BARIA,REVABHAI DHULABHAI RAVAL LEGAL HEIR OF DHULABHAI TITABHAI RAVAL,GALIBEN KANJIBHAI BHEDI,ARATSINH SALUBHAI RAVAL,DHARJIBHAI RANGJIBHAUI PARGI,SAVJIBHAI GEMABHAI MACHHAR,GALIBEN DHULABHAI NINAMA LEGAL HEIR OF DHULABHAI B NINAMA,LILABEN SHANKARBHAI NINAMA LEGAL HEIR OF SHANKARBHAI NINAMA,SHANTABEN RUPABHAI NINAMA LEGAL HEIR OF RUPABHAI NINMA,BARIA GALABHAI VAKHABHAI,RUPABHAI FATABHAI MACHHAR,SVARUPBHAI GALABHAI PATELIYA,MANSUKHBHAI AMRABHAI BARIA,MOTIBHAI SAVJIBHAI DAMOR,MAHESHBHAI JAYNTIBHAI NINAMA LEGAL HERIS OF JAYNTIBHAI VEJABHAI NINAMA,MALABHAI CHHALABHAI BARIA,DALSUKHABHAI GANGJIBHAI KATARA,MOHANBHAI VAKTABHAI CHAUHAN,BHEDI VELJI RANGABHAI,MAVJIBHAI GANGJIBHAI BARIA,NARSINHBHAI MANGALBHAI KATARA,PARVATBHAI SANABHAI BARIA,NANABHAI BHATHIBHAI BARIYA,SOLANKI SARDARSINH RUKHABHAI,UDABHAI CHELABHAI PARMAR,RAYJIBHAI FATABHAI PAGI,PAGI RAMANBHAI ANDARBHAI,BARIA ABHABHAI AMRABHAI,PRATAPBHAI SANKALBHAI BARIA,CHAVDA AMRABHAI CHELABHAI,ARJUNBHAI CHELABHAI CHAVDA,CHAVDA BHARATBHAI AMRABHAI,CHAVDA RAYSINGH SANABHAI,KASHIBEN JAMABHAI PARMAR LEGAL HEIR OF JAMABHAI RAMABHAI PARMAR,SOMABHAI RAMABHAI PARMAR,GOKALBHAI SARDARBHAI PARMAR,LIMBABHAI DHULABHAI VANKAR,LAXMANBHAI CHHELABHAI PARMAR,CHANDANBEN BHUPATSINH PARMAR LEGAL HEIR OF BHUPATSINH PARVATSINH PARMAR,BIJALBHAI PUJABHAI MACHHI,BHAVANSINH RAVSINH SOLANKI,CHATRABHAI ANDARBHAI PARMAR,PARMAR RAJESHUKUMAR SHANTIBHAI LEGAL HEIR OF SHANTIBHAI RAMABHAI PARMAR,BAYJIBEN UDASINH BARIA LEGAL HEIR OF UDASINH AMRABHAI BARIA,HIRABEN FULABHAI BARIA LEGAL HEIR OF FULABHAI AMRABHAI BARIA,SHANTILAL RANCHODBHAI PAATELIYA,BAYJIBHAI PRATAPBHAI BARIA,BARIA MANIBEN MANGALBHAI LEGAL HEIR OF BARIA MANGALHAI NANABHAI,ANOPSINH GULABSINH SOLANKI,SHIVBHAI MANORBHAI SOLANKI,BARIA GANGABEN KIRTANBHAI LEGAL HEIR OF BARIA KIRTANBHAI RUMALBHAI,SOLANKI SAMDHARBA KALUSINH LEGAL HEIR OF KALUSINH RAVSINH SOLANKI,PARMAR DIWALIBEN SOMABHAI LEGAL HEIR OF SOMABHAI CHHAGANBHAI PARMAR,KASHIBEN JIBHABHAI PAGI LEGAL HEIR OF JIBHABHAI RUMALBHAI PAGI,MANILAL HARIBHAI BHOI,NATHUSINH KESHARSINH THAKOR,DAHYABHAI MANABHAI PAGI,PARMAR MANGALBHAI BHULABHAI,JALAMBHAI SOMABHAI PARMAR,JAGABHAI NATHABHAI BARIA,UDABHAI PRITHVISINH BARIA,MOHANBHAI PUNABHAI PAGI,GANESHBHAI JAYNTIBHAI PATEL,BHUPATBHAI SHANKALBHAI PARMAR,RUKHIBEN MAGANBHAI DODIYAR LEGAL HEIR OF MAGANBHAI NATHABHAI DODIYAR,LAXMANBHAI KALUBHAI PAGI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4354	CA/1990/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN RANCHHODBHAI DABGAR,PRESIDING OFFICER	
4355	CA/1991/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANIBEN RANCHODBHAI PATEL LEGAL HEIRS OF RANCHODBHAI MANGLABHAI PATEL,PRESIDING OFFICER	
4356	CA/1992/2020	23/09/2020	DHORAJI MUNICIPALITY THROUGH ITS CHIEF OFFICER,	MR PREMAL R JOSHI	GUJARAT PRADESH MUNICIPAL KARMACHARI SANGH,LABOUR COURT, RAJKOT	
4357	CA/1993/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SHANTABEN TERSINGBHAI PATEL,PRESIDING OFFICER,	
4358	CA/1994/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KANGABHAI BAPUBHAI BARIYA,PRESIDING OFFICER	
4359	CA/1995/2020	23/10/2020	STATE OF GUJARAT,COMMISSIONER,DIRECTOR	GOVERNMENT PLEADER	RAJESHRI PRAVIN KHATRI,RAMNIKBHAI SHANKARLAL KHETRA,HARGOVAN DEVABHAI PORADHIYA,AVANI BHOGILAL SHAH,VARSHA RAVINDRA CHHAYA,ARUNABEN RAMNIKBHAI KHETRA W/O RAMNIKBHAI SHANKARLAL KHETRA,MAHARSHI RAMNIKBHAI KHETRA W/O RAMNIKBHAI SHANKARLAL KHETRA,BHUMIKA BHUMITKUMAR RATHOD D/O RAMNIKBHAI SHANKARLAL KHETRA,DIPTI PARTHIVKUMAR PATEL D/O RAMNIKBHAI SHANKARLAL KHETRA	
4360	CA/1996/2020	26/10/2020	STATE OF GUJARAT,THE COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	KASUNDRA MRUGESH MAHESHBHAI,	MR. EKRAMA H QURESHI
4361	CA/1997/2020	26/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JIVARAJBHAI GOPABHAI,	RULE SERVED
4362	CA/1999/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PARVATBHAI DHIRABHAI BARIYA,PRESIDING OFFICER	
4363	CA/2000/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGLIBEN CHHAGANBHAI PATEL LEGAL HEIRS OF CHAGANBHAI DHIRABHAI PATEL,PRESIDING OFFICER	
4364	CA/2001/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILABEN CHHAGANBHAI BARIYA,PRESIDING OFFICER	
4365	CA/2002/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAMANTBHAI RAMSINH CHAUHAN,PRESIDING OFFICER	
4366	CA/2003/2020	29/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUKLIBEN BUDHABHAI PATEL LH OF DECD BUDHABHAI TERABHAI PATEL,PRESIDING OFFICER	
4367	CA/2004/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LAXMANBHAI PUNABHAI PATEL,PRESIDING OFFICER	
4368	CA/2005/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMESHBHAI BALUBHAI DAYRA LH OF BALUBHAI MAVSIBHAI DAYRA,PRESIDING OFFICER	
4369	CA/2006/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DALIBEN PRATAPBHAI PATEL LEGAL HEIRS OF PRATAPBHAI VIRSINGBHAI PATEL,PRESIDING OFFICER	
4370	CA/2007/2020	29/09/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	NATUBHAI CHHIBABHAI PATEL,ZEVERBHAI CHHAGANBHAI PATEL,KAMUBEN BALUBHAI PATEL,MOHANBHAI PREMJIBHAI KATPORIYA,CHIMANBHAI UKABHAI PATEL,VASANTBHAI GOKULBHAI PATEL	
4371	CA/2009/2020	10/12/2020	NEW INDIA ASSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	JORSING MAGANSINGH CHAUHAN,VALBA JORSING CHAUHAN,BHAWARLAL S/O NAVALRAM	RULE SERVED,RULE UNSERVED
4372	CA/2011/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DHANABHAI BAPUBHAI DAYRA,PRESIDING OFFICER	
4373	CA/2012/2020	26/10/2020	STATE OF GUJARAT,THE COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	HARDIK PRADIPBHAI JOSHI,	MR. EKRAMA H QURESHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4374	CA/2013/2020	23/09/2020	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT PRIMARY EDUCATION COMMITTEE	MR HS MUNSHAW	PATEL RAJANIKANT ZINABHAI,PATEL PINALKUMARI SUMANTRAY,AHIR HITESHKUMAR RAMANBHAI,PATEL HITESHKUMAR KANTILAL,PATEL MAYURIBEN KHUSHALBHAI,LAD DARSHANAKUMARI AMRATBHAI,PATEL JEMINIKUMARI NABHUBHAI,PATEL VIJYETAKUMARI HASMUKHBHAI,TANDEL ANJANABAHEN DEVCHANDBHAI,TANDEL MANSIBEN DEVCHANDBHAI,PATEL ROHITKUMAR GANPATBHAI,TANDEL YOGESHKUMAR BHAGVANBHAI,PANCHAL MINALBEN RAJENDRABHAI,PATEL MEGHABEN RATILAL,PATEL HARSHADBHAI DINUBHAI,PATEL MEHUL RAMNALAL,TANDEL KIRTIBEN BABUBHAI,DESAI BIJAL KAUSHIKBHAI,PATEL SONALKUMARI KANTILAL,PATEL BIJAL PRAVINBHAI,DESAI VAISHALI MAHESHBHAI,TANDEL NUTANKUMARI DEVCHANDBHAI,PATEL ANKITA KANTILAL,DESAI TANVI PRAMODKUMAR,PATEL SHITAL VINODBHAI,JOSHI SHRADDHABEN HARESHKUMAR,TANDEL DHARMISHTHABEN KHANDUBHAI,TANDEL KAUSHIKABEN VINUBHAI,GADGE SHEETAL GOPALBHAI,DESAI SONALBEN BHUPATRAY,TANDEL SHREYASKUMAR MANGALDAS,PATEL SAMIT RAMANBHAI,TANDEL TEJASKUMAR RAMANBHAI,KEAVAT NILAMBEN ISHVARLAL,NAIK RIDDHIBEN SANDIPBHAI,PATEL KEYURIBEN KHUSHALBHAI,SITAPARA YOGESHKUMAR NARSINHBHAI,BHIMANI KANANBAHEN HASMUKHBHAI,PAREKH TVINKAL JAGDISHCHANDRA,CHANDPARA PRIYANKA TULSIBHAI,PATEL ARCHANABAHEN DIPAKBHAI,TANDEL HIRANBEN KHANDUBHAI,SONI HARDIK DHARMENDRABHAI,PATEL VINAYKUMAR CHHANABHAI,PATEL ROHITKUMAR MOHANBHAI,GAMIT HETAL CHANDUBHAI,PATEL RASHMITA DHANSUKHBHAI,PATEL TANVIKUMARI SUMANTRAI,PATEL NIRAJKUMAR SHANKARBHAI,PATEL PARESHKUMAR MANUBHAI,PATEL SANJAYKUMAR BHAGUBHAI,NAIK DHARA MAHESHKUMAR,PATEL MITALBEN AMBALAL,RAVAL GAYATRIBEN BHASKARBHAI,PATEL SNEHALBEN VISHNUBHAI,STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS HARSHAL N PANDYA
4375	CA/2014/2020	11/12/2020	DIRECTOR OF FISHERIES DEPARTMENT,DEPUTY DIRECTOR OF FISHERIES,DEPUTY DIRECTOR OF FISHERIES	GOVERNMENT PLEADER	MUKESH PREMJI LODHARI,	
4376	CA/2015/2020	18/12/2020	STATE OF GUJARAT THRO SECRETARY,DISTRICT COLLECTOR,EXECUTIVE ENGINEER,STATE OF GUJARAT THRO SECRETARY,LOCAL FUND ACCOUNT EXAMINER	,GOVERNMENT PLEADER	C V JOSHI - DEPUTY MAMLATDAR,	MR KB PUJARA
4377	CA/2020/2020	03/12/2020	GENERAL MANAGER , ONGC,	MR RITURAJ M MEENA	PATEL RAYCHANDBHAI VENIDAS,SPECIAL LAND ACQUISITION OFFICER	RULE SERVED
4378	CA/2021/2020	03/12/2020	GENERAL MANAGER , ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF PATEL GANDABHAI VENIDAS SINCE HE ABATED,SPECIAL LAND ACQUISITION OFFICER,PATEL JUTHIBEN GANDABHAI,PATEL BHAVNABEN GANDABHAI,PATEL MADHUBEN GANDABHAI,PATEL RAMILABEN GANDABHAI,PATEL SHANTABEN GANDABHAI,PATEL KOKILABEN GANDABHAI,PATEL ASHOKBHAI GANDABHAI,PATEL KANUBHAI GANDABHAI	,RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4379	CA/2022/2020	03/12/2020	GENERAL MANAGER , ONGC,	MR RITURAJ M MEENA	LEGAL HEIRS OF PATEL DHARAMBHAI RAMDAS SINCE HE ABATED,SPECIAL LAND ACQUISITION OFFICER,AMRATBHAI DHARMABHAI PATEL,NATVARBHAI DHARMABHAI PATEL,RAMESHBHAI DHARMABHAI PATEL,MAHENDRABHAI DHARMABHAI PATEL,KOKILABEN DHARMABHAI PATEL	,RULE SERVED
4380	CA/2024/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANILAL GOKALBHAI BARIYA LEGAL HEIRS OF GOKALBHAI DHANABHAI BARIYA,PRESIDING OFFICER	
4381	CA/2025/2020	30/09/2020	STATE OF GUJARAT THRO COMPETENT AUTHORITY,	GOVERNMENT PLEADER	HATIMBHAI SALEHBHAI KAPADIA,IQBALHUSEN SALEHBHAI KAPADIA,URBAN LAND TRIBUNAL AND EX-OFFICIO - SECRETARY,PUSPABEN KANTILAL VORA,GULABCHAND CHHAGANLAL VORA,DECD KANTILAL GIRDHARLAL VORA THROUGH LH HARSHADRAI K VORA	,MR AR THACKER,MR MRUGEN K PUROHIT
4382	CA/2026/2020	28/09/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER CITY ROAD AND BUILDING DIVISION,SUPERINTEDING ENGINEER,DIRECTOR PENSION AND PROVIDEND FUND	GOVERNMENT PLEADER	SHANTABEN KANTILAL PARMAR,BECHARJI KALAJI BARAIYA,BHIKHAJI SURAJI THAKOR,SHAKRAJI SURAJI THAKOR,POPATJI JEHAJI THAKOR,BUDHAJI SHANAJI PARMAR,PUNAJI CHANDUJI RATHOD	
4383	CA/2027/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHARATBHAI SABURBHAI PATEL LEGAL HEIRS OF SABURBHAI ZAVRABHAI PATEL,PRESIDING OFFICER	
4384	CA/2028/2020	28/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRABHAI HIRABHAI CHAUHAN,PRESIDING OFFICER	
4385	CA/2031/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SUMLIBEN MULABHAI DAYRA,PRESIDING OFFICER	
4386	CA/2032/2020	28/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVALBHAI MAGANBHAI DAYRA LH OF DECD MAGANBHAI BHAVSINH DAYRA,PRESIDING OFFICER	
4387	CA/2033/2020	23/12/2020	STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND INSPECTOR GENERAL OF POLICE,DIRECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER	PRAGNESHSINH GUMANSINH CHAVDA,	ADITI S RAOL
4388	CA/2034/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANDRABHAI VIRSING BARIYA,PRESIDING OFFICER	
4389	CA/2035/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI GAMJIBHAI LUHAR,PRESIDING OFFICER	
4390	CA/2036/2020	29/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BABUBHAI CHOTHABHAI PATEL,PRESIDING OFFICER	
4391	CA/2037/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRATAPBHAI RAVAJIBHAI DAYRA,PRESIDING OFFICER	
4392	CA/2038/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	TITABHAI KALUBHAI PATEL,PRESIDING OFFICER	
4393	CA/2039/2020	28/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANIBEN RATNABHAI PATEL LEGAL HEIRS OF RATNABHAI MOTIBBHAI PATEL,PRESIDING OFFICER	
4394	CA/2040/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	FULABHAI MANABHAI BARIYA,PRESIDING OFFICER,	
4395	CA/2041/2020	06/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	KALUBHAI BHODUBHAI BARIYA,PRESIDING OFFICER	
4396	CA/2042/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VIRSINGBHAI VALABHAI PATEL,PRESIDING OFFICER	
4397	CA/2043/2020	25/11/2020	UNITED INDIA INSURANCE CO.LTD,	MR VIBHUTI NANAVATI	IDRISHBHAI ANVARKHAN PATHAN,CHINUBHAI MOHANBHAI LUNAVANODH,KANTABEN WD/O CHINUBHAI LUNAVANODH,GHENABHAI THANABHAI RABARI(SAMBAD),GERIBEN W/O GHENABHAI THANABHAI RABARI(SAMBAD),BHURABHAI GHENABHAI THANABHAI RABARI	,RULE SERVED
4398	CA/2044/2020	29/09/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	MADANLALA NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT(JAIN),DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL,RELIANCE GENERAL INS. CO. LTD,VAJESING RATNABHAI VADEL	,MS ROMA I FIDELIS,MR RATHIN P RAVAL
4399	CA/2045/2020	08/10/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VADODARA,	MR VIBHUTI NANAVATI	MADANLALA NANDRAMJI,VIKASKUMAR PRAVINKUMAR KARNAVAT(JAIN),DIPAKKUMAR JAGANNATH PATIL,RAJESH SHANTARAM PATIL,RELIANCE GENERAL INS. CO. LTD,SOMABHAI KALUBHAI PATEL	,MS ROMA I FIDELIS,MR RATHIN P RAVAL
4400	CA/2048/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,SURESHBHAI FOJABHAI PARMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4401	CA/2049/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,NARESHBHAI FOJABHAI PARMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4402	CA/2050/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,LAXMANBHAI ODABHAI PARMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4403	CA/2051/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,KANTIBHAI MANJIBHAI PARMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4404	CA/2052/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,CHAMPABEN RAMESHBHAI GAMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4405	CA/2053/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,RAMESHBHAI LADHABHAI GAMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4406	CA/2054/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,MANABHAI CHUNABHAI TARAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,MR DA SANKHESARA
4407	CA/2055/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,MINOR RANCHHODBHAI MANABHAI TARAR THROU PARENTS MANABHAI CHUNABHAI TARAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4408	CA/2056/2020	18/12/2020	IFFCO TOKYO GENERAL INSURANCE CO LTD,	MR VIBHUTI NANAVATI	SHAMLABHAI PARKHABHAI ODIYA,OWNER OF JEEP NO. GJ-8-A-2943,SARMIBEN ALIAS SARMILABEN JETHABHAI PARMAR,ISHWARLAL RANCHHODBHAI PATEL,SHIVABHAI P. DAYANI	,RULE SERVED,UNSERVED EXPIRED (R),MR DA SANKHESARA
4409	CA/2058/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURIBEN GHAMIRBHAI PATEL,PRESIDING OFFICER	
4410	CA/2059/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANGALABHAI DHANABHAI BARIYA,PRESIDING OFFICER	
4411	CA/2060/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOHANBHAI MAGANBHAI BARIYA,PRESIDING OFFICER	
4412	CA/2061/2020	29/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHANCHIBEN JHAVRABHAI PATEL LH OF DECD JHAVRABHAI DHIRABHAI PATEL,PRESIDING OFFICER	
4413	CA/2062/2020	29/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAVSINH GALABHAI BARIYA,PRESIDING OFFICER	
4414	CA/2063/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	BHAYKABHAI BHODUBHAI PATEL,PRESIDING OFFICER	
4415	CA/2064/2020	29/09/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	IMTIYAZ AALAMSHA BANVA,PRESIDING OFFICER	
4416	CA/2065/2020	12/10/2020	THE COMMISSIONER OF INCOME TAX (EXEMPTIONS),	(MRS MAUNA M BHATT)	PADMA EDUCATION AND WELFARE SOCIETY,	
4417	CA/2071/2020	08/12/2020	IFFCO TOKIO GENERAL INSURANCE CO.LTD.,	MR RATHIN P RAVAL	UJAMBEN MANILAL PATEL,HETALBEN MANILAL PATEL,KRISHNA MANILAL PATEL,JAYKUMAR MANILAL PATEL,JAIMIN MANILAL PATEL,FARUKSHA KALUSHA DIVAN,MO. IMRAM MO. SHAFI MESANIYA	RULE SERVED,MR.HIREN M MODI
4418	CA/2073/2020	27/10/2020	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SAVITABEN W/O. SOMABHAI DITABHAI SUVERA,DHIRUBHAI ALKHABHAI KHARADI,ALKHABHAI NEMABHAI KHARADI	RULE SERVED,UNSERVED EXPIRED (R)
4419	CA/2075/2020	28/10/2020	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	SOMABHAI DITABHAI SUVERA,DHIRUBHAI ALKHABHAI KHARADI,ALKHABHAI NEMABHAI KHARADI	RULE SERVED,UNSERVED EXPIRED (R)
4420	CA/2076/2020	29/10/2020	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MAGLIBEN W/O. JIVABHAI DITABHAI SUVERA,DHIRUBHAI ALKHABHAI KHARADI,ALKHABHAI NEMABHAI KHARADI	RULE SERVED,UNSERVED EXPIRED (R)
4421	CA/2077/2020	29/10/2020	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	DHULIBEN @ SAVITABEN W/O. BABUBHAI KAMJIBHAI OJAT,DHIRUBHAI ALKHABHAI KHARADI,ALKHABHAI NEMABHAI KHARADI	RULE SERVED,UNSERVED EXPIRED (R)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4422	CA/2078/2020	29/10/2020	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	BABUBHAI KAMJIBHAI OJAT,DHIRUBHAI ALKHABHAI KHARADI,ALKHABHAI NEMABHAI KHARADI	RULE SERVED,UNSERVED EXPIRED (R)
4423	CA/2081/2020	18/12/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED BHUJ,	MR VIBHUTI NANAVATI	HARUN SAKUR SAMA,OSMAN AMADBHAI SAMEJA,ALA JUDIYA HAJI BHILAL SAMA	RULE SERVED
4424	CA/2082/2020	02/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED PALANPUR,	MR VIBHUTI NANAVATI	IMTIYAZKHAN FIROZKHAN PATHAN,THE ORIENTAL INSURANCE COMPANY LIMITED,BHAVANJI KHEMAJI THAKOR,DINESHJI MERUJI THAKOR	RULE SERVED
4425	CA/2083/2020	02/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED PALANPUR,	MR VIBHUTI NANAVATI	IMTIYAZKHAN FIROZKHAN PATHAN,THE ORIENTAL INSURANCE COMPANY LIMITED,BHAVANJI KHEMAJI THAKOR,GEETABEN LILAJI THAKOR(SOLANKI)	RULE SERVED
4426	CA/2084/2020	21/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED PALANPUR,	MR VIBHUTI NANAVATI	IMTIYAZKHAN FIROZKHAN PATHAN,THE ORIENTAL INSURANCE COMPANY LIMITED,BHAVANJI KHEMAJI THAKOR,AMICHANDJI DHARMAJI THAKOR,SITABEN AMICHANDJI THAKOR	RULE SERVED
4427	CA/2086/2020	24/12/2020	PANKAJBHAI CHANDUBHAI CHAUHAN,PIYUSHBHAI CHANDUBHAI CHAUHAN	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	KANTILAL BACHUBHAI GONDALIYA,VITTHALBHAI GOVINDBHAI LALANI,MAGMA HDI GENERAL INSURANCE CO. LTD.	,RULE SERVED
4428	CA/2087/2020	26/11/2020	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI KULABHAI SARTANBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
4429	CA/2088/2020	26/11/2020	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI ABHECHANDBHAI MOHANBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
4430	CA/2089/2020	26/11/2020	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MOHANBHAI HARIBHAI,	RULE SERVED
4431	CA/2090/2020	26/11/2020	SPECIAL LAND ACQUISTION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI NARANBHAI HARJIBHAI,	MR TUSHAR CHAUDHARY,MR JINESH H KAPADIA
4432	CA/2091/2020	03/11/2020	DEPUTY COLLECTOR, LAND ACQUISITION AND REHABILITATION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAI MAVAJIBHAI GANESHBHAI,	RULE SERVED
4433	CA/2094/2020	21/12/2020	VARSHABEN PRAVINBHAI GOHIL,MINOR ROSHAN PRAVINBHAI GOHIL,MINOR MUNNIBEN PRAVINBHAI GOHIL,GANIBEN MADUBHAI GOHIL,MADUBHAI KANJIBHAI GOHIL	(CHETANKUMAR K SHAH)	PRAKASHKUMAR GANPATBHAI PARMAR,SAIFEE SADIQALI KAYADAVALA,THE NEW INDIA INSURANCE CO. LTD	RULE SERVED,MR YOGI K GADHIA
4434	CA/2096/2020	05/10/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	JUVANSINH CHHAGANBHAI BARIYA,PRESIDING OFFICER	
4435	CA/2097/2020	30/09/2020	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GANGABEN SAVJIBHAI BARIYA,PRESIDING OFFICER	
4436	CA/2103/2020	10/12/2020	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RUTVI PRASHANTBHAI MODI D/O ALPABEN PRASHANTBHAI MODI,UMESHKUMAR CHAHERAJI CHAUHAN,HANUMANSING R. YADAV,THE NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR SANJAY A MEHTA
4437	CA/2104/2020	10/12/2020	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RUTVI PRASHANTBHAI MODI D/O ALPABEN PRASHANTBHAI MODI,UMESHKUMAR CHAHERAJI CHAUHAN,HANUMANSING R. YADAV,THE NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR SANJAY A MEHTA
4438	CA/2105/2020	10/12/2020	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	RUTVI PRASHANTBHAI MODI D/O ALPABEN PRASHANTBHAI MODI,UMESHKUMAR CHAHERAJI CHAUHAN,HANUMANSING R. YADAV,THE NATIONAL INSURANCE CO. LTD	RULE SERVED,RULE UNSERVED,MR SANJAY A MEHTA
4439	CA/2106/2020	26/10/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	VALA RAHUL KANJIBHAI,GOHEL JAYESHKUMAR KISHORBHAI,HARSHORA SHAILESH GIRISHKUMAR,PAREK PURVA SHARADKUMAR	MR. EKRAMA H QURESHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4440	CA/2108/2020	21/10/2020	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HS MUNSHAW	BHARTIBEN WD/O DASHRATHBHAI PATEL,DHAVAL DASHRATHBHAI PATEL,KINJALBEN DASHRATHBHAI PATEL,MANIBEN PASHABHAI PATEL,MAGANBHAI KALIDAS PATEL,KINJALBHAI KANUBHAI PATEL,HEMANGBHAI PANKAJBHAI SHAH	RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED
4441	CA/2123/2020	10/12/2020	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJPUT ANDAJI DAZAJI,	RULE SERVED
4442	CA/2124/2020	09/12/2020	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PRABHUJI HARIJI,	MR JIGAR G GADHAVI
4443	CA/2125/2020	03/12/2020	THE DEPUTY COLLECTOR,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL VAGHAJI PRABHUJI,	RULE SERVED
4444	CA/2127/2020	07/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SAVAIBHAI KHENGARBHAI KOLI SINCE DCSD THROUGH LH NARANBHAI S/O SAVAIBHAI KOLI,	
4445	CA/2128/2020	18/12/2020	STATE OF GUJARAT,MAMLATDAR- CHUDA,DEPUTY COLLECTOR,COLLECTOR,SPECIAL SECRETARY -APPEALS-	GOVERNMENT PLEADER	PRAJAPATI MANSUKHBHAI BAVALJIBHAI,PRAJAPATI SHANKARBHAI BAVALAJIBHAI,PRAJAPATI BABUBHAI BAVALAJIBHAI,PRAJAPATI JASHUBEN BAVALJIBHAI,PRAJAPATI BHANUBEN BAVALJIBHAI,PRAJAPATI SARASWATIBEN BAVALJIBHAI	RULE SERVED,UNSERVED EXPIRED (R)
4446	CA/2136/2020	12/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLIBEN VALCHANDBHAI RATHOD LEGAL HEIRS OF VALCHANDBHAI LALBHAI RATHOD,PRESIDING OFFICER	
4447	CA/2139/2020	03/11/2020	STATE OF GUJARAT,COMMISSIONER (SHCOOLS),DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	LAKKAD NARENDRAKUMAR PREMJIBHAI,PRINCIPAL / PRESIDENT / SECRETARY / MANAGER	
4448	CA/2140/2020	13/10/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,SUPERINTENDING ENGINEER,SUPERINTENDING ENGINEER,SUPERINTENDING ENGINEER,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER	PUNJABHAI KOYABHAI BARIA,JESHINGBHAI BHURABHAI KHAT,PRADIPSINH INDRASINH PUWAR,SANKARBHAI GENDALBHAI KHAT,KALUJI LALAJI KHAT,KHEMABHAI SOMABHAI BARIYA,LALABHAI SHANKARBHAI DAMOR,JHAMKUBEN VELJIBHAI VAGADIA LEGAL HEIR OF VELJIBHAI BHURABHAI VAGADIA,PANAJI MOTIJI KHAT,BHAVANJI NANAJI PAGI,BHURIBEN RAMTUJI KHAT LEGAL HEIR OF RAMTUJI NANJI KHAT,SOLANKI RAMANBHAI CHAGANBHAI,DAYAJI LALAJI KHAT	
4449	CA/2141/2020	13/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,ACCOUNTS OFFICER	GOVERNMENT PLEADER	BHIKHABHAI RASULBHAI BHOHARIYA,VIBHABHAI AMARBHAI PARMAR	MR DIPAK R DAVE
4450	CA/2143/2020	12/10/2020	THE STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MAHESH JAVANJI THAKOR S/O LATE JAVANJI RAMSINGJI THAKOR,	
4451	CA/2144/2020	13/10/2020	STATE OF GUJARAT,COMMISSIONER,DIRECTOR	GOVERNMENT PLEADER	RAJESHRI PRAVIN KHATRI,RAMNIKBHAI SHANKARLAL KHETRA (LEGAL HEIRS),HARGOVAN DEVABHAI PORADHIYA,AVANI BHOGILAL SHAH,VARSHA RAVINDRA CHHAYA,ARUNABEN RAMNIKBHAI KHETRA,MAHARSHI RAMNIKBHAI KHETRA,BHUMIKA BHUMITKUMAR RATHOD D/O RAMNIKBHAI SHANKARLAL KHETRA,DIPTI PARTHIVKUMAR PATEL	
4452	CA/2150/2020	03/11/2020	STATE OF GUJARAT,COMMISSIONER (SCHOOLS),DISTRICT EDUCATION OFFICER,DISTRICT EDUCATION OFFICER,DISTRICT EDUCATION OFFICER GIR SOMNATH	GOVERNMENT PLEADER	DULLA AARTI DILIPBHAI,MONAPARA DIPTI JAMNADAS,KAMBARIYA HEMAT DEVENDRABHAI,SHAH BIMAL PRAVINCHANDRA,THAKUR DHARMENDRA RAJABAHADURSINH,KAPADIYA DARMESHKUMAR BACHUBHAI,PRINCIPAL / PRESIDENT / SECRETARY / MANAGER,PRINCIPAL / PRESIDENT / SECRETARY / MANAGER,PRINCIPAL / PRESIDENT / SECRETARY / MANAGER,PRINCIPAL / PRESIDENT / SECRETARY / MANAGER	
4453	CA/2151/2020	12/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLIBEN NATHALIBEN JOKHABHAI RATHOD WD/O JOKHABHAI RATANBHAI RATHOD,PRESIDING OFFICER	

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4454	CA/2152/2020	12/10/2020	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FOREST,DEPUTY CONSERVATOR OF FOREST	,GOVERNMENT PLEADER	PWD AND FOREST EMPLOYEES UNION (FORMERLY PWD EMPLOYEES UNION) THROUGH SAIYED IBRAHIM,RAMESHBHAI RAMABHAI GAMIT SINCE DECD THROUGH LHR,VANITHABEN RAMESHBHAI GAMIT,PREMLATABEN SUNILBHAI GAMIT,PRADIPKUMAR RAMESHBHAI GAMIT,RENUKAKUMARI RAMESHBHAI GAMIT	
4455	CA/2153/2020	12/10/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIEV ENGINEER	GOVERNMENT PLEADER	JAYANTILAL N PATEL,	
4456	CA/2154/2020	22/10/2020	STATE OF GUJARAT,COLLECTOR,CITY SURVEY SUPERINTENDENT	,GOVERNMENT PLEADER	SUVIDHA ASSOCIATION,NITINKUMAR ANANTRAI SANGHVI,PRAGNABEN JITENDRABHAI MODI SINCE DECD THROUGH HEIRS,MUNICIPAL CORPORATION,JAI JITENDRABHAI MODI	
4457	CA/2155/2020	13/10/2020	COMMISSIONER OF SCHOOL,,DISTRICT EDUCATION OFFICER,,STATE OF GUJARAT,JOINT DIRECTOR OF EDUCATION, GUJARAT STATE	GOVERNMENT PLEADER	SAIYED MURAD SHIRAZI S/O. SAIYED MOHMMED,F. D. EDUCATION SOCIETY,,PRINCIPAL F D HIGH SCHOOL FOR BOYS	,MR RR VAKIL
4458	CA/2157/2020	20/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KISHORSINH SHIVUBHA SARVAIYA,PRESIDING OFFICER	
4459	CA/2158/2020	13/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	PATELIYA MANABHAI RAMABHAI,PRESIDING OFFICER	
4460	CA/2159/2020	12/10/2020	AHMEDABAD MUNICIPAL CORPORATION,SUPERINTENDENT	MR ANUJ K TRIVEDI	MAMTA ANJAN MAZMUDAR,	
4461	CA/2160/2020	15/10/2020	TANKARA TALUKA PANCHAYAT,	MR HS MUNSHAW	JORUBHA NAJBHAI GIDA,INDUSTRIAL TRIBUNAL	,MR PH PATHAK
4462	CA/2163/2020	12/10/2020	STATE OF GUJARAT,PRINCIPAL SECRETARY,SECRETARY TO GOVERNMENT,COMMISSIONER OF HIGHER EDUCATION,PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER	SHIRISH JAGJIVANDAS PANCHAL,	
4463	CA/2164/2020	13/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MANSUKHBHAI BADARBHAI BHURA,PRESIDING OFFICER	
4464	CA/2165/2020	12/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	DOLIBEN VALCHANDBHAI RATHOD,PRESIDING OFFICER	
4465	CA/2166/2020	13/10/2020	AHMEDABAD MUNICIPAL CORPORATION,SUPERINTENDENT, SHETH L.G.G. HOSPITAL	MR ANUJ K TRIVEDI	JAYASHREEBEN KIRANBHAI GANDHI,	
4466	CA/2169/2020	09/12/2020	HDFC ERGO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	DIVIBEN JAGABHAI DABHI,RAMANBHAI VIRAMABHAI RATHOD	RULE SERVED
4467	CA/2170/2020	22/10/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MADHUKANT GOVINDBHAI CHAUHAN,	
4468	CA/2174/2020	12/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	GIRISHBHAI SOMABHAI JANSALI,	
4469	CA/2175/2020	13/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANABHAI SHANABHAI KHANT,	MR DIPAK R DAVE
4470	CA/2176/2020	13/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATHABHAI HATHIBHAI KHANT,	MR DIPAK R DAVE
4471	CA/2177/2020	12/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAMABEN JAMUBHAI DEVDHA LEGAL HEIRS OF JAMUBHAI VIRSINGBHAI DEVDHA,PRESIDING OFFICER	
4472	CA/2178/2020	12/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	MOGLIBEN BADUBHAI RATHOD,PRESIDING OFFICER	
4473	CA/2179/2020	20/10/2020	STATE OF GUJARAT,SECRETARY,COMMISSIONER,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	MINAXIBEN NAROTAM JOSHI,	
4474	CA/2183/2020	15/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	PAGI MANILAL SOMABHAI,PRESIDING OFFICER	,MR DIPAK R DAVE
4475	CA/2184/2020	13/10/2020	STATE OF GUJARAT,DIRECTORATE OF TECHNICAL EDUCATION, GUJARAT STATE,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER	TALSIBHAI DHANJIBHAI PATEL,	MR VAIBHAV A VYAS
4476	CA/2187/2020	27/11/2020	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MALUBEN DAYABHAI BAMBHANIYA,HASMUKH ALIAS ASHOKBHAI DAYABHAI,HITESH DAYABHAI BAMBHANIYA,DINESH DAYABHAI BAMBHANIYA,VIRABHAI JIVABHAI CHAUHAN,BHARATBHAI BHURABHAI GOHIL,BHARTI AXA GENERAL INSURANCE CO. LTD,KANUBHAI BHURABHAI GOHIL	RULE SERVED
4477	CA/2190/2020	10/12/2020	NITIN RASIKLAL PAREKH (HUF),	DARSHAN R PATEL	INCOME TAX OFFICER, WARD 1(2)(4),	NOTICE NOT RECD BACK

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4478	CA/2191/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANGARAM RANCHHODDAS,PATEL MANIBHAI RANCHHODDAS,PATEL JYANTIBHAI RANCHHODDAS,PATEL AMRUTBHAI RANCHHODDAS,LEGAL HERIS OF PATEL DASHATHBHAI NAROTTAMDAS,PATEL MUKESHBHAI NAROTTAMDAS,PATEL SAVITABEN DASHRATHBHAI,PATEL VAISHALIBEN DASHRATHBHAI,PATEL SACHIN DASHRATHBHAI	
4479	CA/2192/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RANCHHODBHAI VIRCHANDDAS,PATEL BECHARBHAI LAKHUDAS	
4480	CA/2193/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHAVIK BHIKHABHAI,SHAH NIKITABEN JASWANTBHAI	
4481	CA/2195/2020	04/11/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GEETABEN MANILAL,PATEL MAFATBHAI JOITARAM,SHAH MAHENDRABHAI NATTHUBHAI	
4482	CA/2196/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI BHANUBEN BHIKHABHAI,SHAH CHHAYABEN JASWANTBHAI,SHAH NIKITABEN JASWANTBHAI	
4483	CA/2197/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SOMAJI BIJALJI,THAKOR KANUJI LAXMANJI,THAKOR KALPESHKUMAR LAXMANJI,THAKOR SANJAYKUMAR LAXMANJI(MINOR),THAKOR KESHIBEN WIDOW OF LAXMANJI BIJALJI	
4484	CA/2198/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI VASTABHAI SARTANBHAI,	
4485	CA/2199/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI GANESHBHAI HARIBHAI,	
4486	CA/2200/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL DHARMESHKUMAR DAHYABHAI,PATEL BHAVESHKUMAR SHIVRAMDAS	
4487	CA/2203/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR CHANDUJI SHANKERJI,THAKOR FTAJI SHANKERJI,THAKOR BALDEVJI SHANKERJI,LH OF THAKOR MANAJI BABAJI,THAKOR DAHYAJI BABAJI,THAKOR JOITIBEN W/O MANAJI,THAKOR ISHWARJI S/O MANAJI,THAKOR JAGMLAJI S/O MANAJI,THAKOR ELUBEN ALIAS ELABEN D/O MANAJI	
4488	CA/2204/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHANKERBHAI CHATURDAS,THAKOR BABUJI HARIJI,THAKOR BALUBEN HARIJI,THAKOR CHANDABEN DASHARATHJI,THAKOR JAGDISHJI DASHARATHJI,THAKOR ALKESHJI DASHARATHJI,THAKOR BHIKHIBEN DASHARATHJI	
4489	CA/2205/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAVESHKUMAR SHIVRAMDAS,PATEL BALDEVBHAI KALIDAS,PATEL MOHANBHAI AMICHANDDAS	
4490	CA/2206/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SARDARJI SAVDHANJI,THAKOR DILIPJI HARCHANDJI SAVDHANJI,THAKOR BHIKHIBEN HARCHANDJI SAVDHANJI,THAKOR LAXMIBEN HARCHANDJI SAVDHANJI	
4491	CA/2207/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR MATHURJI PRAHLADJI,THAKOR KANKUBEN PRAHLADJI DELETE,THAKOR SAKHIBEN PRAHLADJI,THAKOR NANDABEN PRAHLADJI,THAKOR PURIBEN PRAHLADJI,THAKOR RAMAJI PRAHLADJI,THAKOR KANCHANBEN PRAHLADJI	
4492	CA/2208/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR SAVAJI VARVAJI,PATEL CHIMANBHAI SHIVABHAI,PATEL JASWANTBHAI SOMABHAI,SUTHAR MAHENDRABHAI NATTHURAM	

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4493	CA/2209/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR AMBARAM NATHAJI,PATEL KANTIBHAI KALIDAS,THAKOR RANCHODJI NATHAJI,LH OF THAKOR GANDAJI NATHAJI,THAKOR LEELABEN WD/O GANDAJI,THAKOR SAJANBEN D/O GANDAJI W/O THAKOR MEGHJI,THAKOR SHAKARAJI S/O GANDAJI,THAKOR KUVARJI S/O GANDAJI,THAKOR SURYABEN S/O GANDAJI W/O NARANJI	
4494	CA/2210/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR KANTIJI BABAJI,THAKOR JETHIBEN WD/O BABAJI SADAJI,THAKOR KANTABEN WD/O GAMBHIRJI BABAJI,MINOR THAKOR JYOTSNABEN GAMBHIRJI GUARDIAN KANTABEN,MINOR THAKOR SONALBEN GAMBHIRJI GUARDIAN KANTABEN,MINOR THAKOR RAMTUJI GAMBHIRJI GUARDIAN SHANTABEN,MINOR THAKOR LIMBUJI GAMBHIRJI GUARDIAN SHANTABEN,THAKOR ISABEN JAVABHAI,MINOR THAKOR DIPAKJI JAVANJI GUARDIAN ISHABEN,MINOR THAKOR JASALBEN JAVANJI GUARDIAN ISHABEN,MINOR THAKOR KALPESHJI JAVANJI GUARDIAN ISHABEN	
4495	CA/2211/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	L H OF PATEL AMRUTBHAI GANGARAM,LH OF PATEL RAMANBHAI GANGARAM,LH OF PATEL BABABHAI BECHARDAS,PATEL LEELABEN AMRUTBHAI,PATEL SAROJBEN AMRUTBHAI,PATEL DEEPAKKUMAR AMRUTBHAI,PATEL KIRANKUMAR AMRUTBHAI,PATEL GANGABEN RAMANBHAI,PATEL RESHMABEN RAMANBHAI,PATEL NIKUNJKUMAR RAMANBHAI,PATEL SIDHDHIBEN RAMANBHAI,PATEL GANGABEN BABABHAI,LH OF PATEL AMBALAL BABABHAI,PATEL BHARATBHAI BABABHAI,PATEL VARSHABEN BABABHAI,PATEL GEETABEN AMBALAL,PATEL KAMINIBEN AMBALAL,PATEL ANKITA AMBALAL,PATEL VIVEK AMBALAL,PATEL VISHAL AMBALAL	
4496	CA/2212/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI TRIBHOVANDAS,PATEL GANGABEN W/O MANILAL,PATEL MANJULABEN D/O MANILAL,PATEL KANUBHAI S/O MANILAL,PATEL KANUBHAI D/O MANILAL	
4497	CA/2214/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BHAGAJI GANDAJI,THAKOR BHIKHIBEN GANDAJI,THAKOR SAVITABEN GANDAJI,THAKOR RAMESHJI GANDAJI,THAKOR BHAGWATIBEN GANDAJI,THAKOR NARANJI GANDAJI,THAKOR CHETANJI GANDAJI,THAKOR POPATJI GANDAJI,THAKOR BHARTIBEN GANDAJI,THAKOR BHIKHIBEN GANDAJI	
4498	CA/2215/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	L H OF DECD. PATEL MAGANBHAI DHULABHAI,PATEL SURAJBEN MAGANBHAI,PATEL PURIBEN D/O MAGANBHAI,PATEL MANJULABEN MAGANBHAI,PATEL KANUBHAI MAGANBHAI,PATEL SUSHILABEN MAGANBHAI,PATEL SAVITABEN MAGANBHAI	
4499	CA/2216/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHARDABEN HIRABHAI,PATEL KALPESHKUMAR HIRABHAI,PATEL HASUMATIBEN HIRABHAI,PATEL VARSHABEN HIRABHAI,PATEL CHHAYABEN HIRABHAI	
4500	CA/2218/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL MANIBHAI AMBARAM,	
4501	CA/2219/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JIVIBEN WD/O KANTIBHAI CHATURBHAI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4502	CA/2220/2020	04/11/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHAILESHKUMAR MANILAL,PATEL BHIKHIBEN WD/O KANUBHAI DELETED,PATEL PRAVINBHAI MANILAL,PATEL HIRIBEN WD/O MANILAL MAGAN,PATEL NIKUNJKUMAR KANUBHAI,PATEL PARESHKUMAR KANUBHAI	
4503	CA/2221/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI PITAMBERDAS,PATEL BABUBHAI PITAMBERDAS	
4504	CA/2222/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL BHAVESHKUMAR PUNJIRAMBHAI KANTILAL,	
4505	CA/2223/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GOVINDBHAI VIRAMBHAI,	
4506	CA/2224/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL JOITARAM SHANKERDAS,PATEL JASHWANTBHAI SOMABHAI,PATEL CHIMANBHAI SHIVABHAI,SUTHAR MAHENDRABHAI NATTHURAM	
4507	CA/2225/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI RAMABHAI,	
4508	CA/2226/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SHAMBHUDAS,PATEL KANUBHAI SHAMBHUDAS	
4509	CA/2227/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL SHIVRAMBHAI ISHWARDAS,PATEL DAHYABHAI ISHWARDAS	
4510	CA/2228/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR JESANGJI SHIVAJI,PATEL RAMESHBHAI HARGOVANDAS	
4511	CA/2229/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMABHAI NATHABHAI,PATEL ISHWARBHAI MAGANDAS	
4512	CA/2230/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL PUNJIRAM KANTIBHAI,PATEL SURESHBHAI KANTIBHAI,PATEL BHAVESHKUMAR PUNJIRAM,PATEL VADILAL ISHWARDAS	
4513	CA/2231/2020	21/10/2020	RASRANJAN FOOD PRODUCTS PVT LTD,	MR DG SHUKLA,MR HARSHEEL D SHUKLA	KUBARLAL RUPJI PRAJAPATI,PRESIDING OFFICER	
4514	CA/2232/2020	13/10/2020	MUZAFFARHUSSAIN ISMAIL PATEL,	MR NK MAJMUDAR	OIL AND NATURAL GAS CORPORATION LIMITED,GENERAL MANAGER HUMAN RESOURCE,CENTRAL INFORMATION AND PUBLIC OFFICER,	
4515	CA/2233/2020	28/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	THAKOR BALDEVJI PRATAPJI,THAKOR NARMADABEN PRATAPJI,LEGAL HEIRS OF VARVAJI DHIRAJI ALIAS PIRAJI,LEGAL HEIRS OF THAKORBABUJI VARVAJI,THAKOR SAVAJI VARVAJI,THAKOR KANTABEN VARVAJI,LEGAL HEIR OF DECD. THAKOR JIVANJI,LEGAL HEIRS OF THAKOR VIRAJI VARVAJI,THAKOR SURAJBEN JIVANJI,THAKRO BHAGWATIBEN JIVANJI,THAKOR KIRTIJI JIVANJI,THAKOR DILIPKUMAR JIVANJI,THAKOR LEELABEN VIRAJI,THAKOR SONALBEN VIRAJI,THAKOR NARESH VIRAJI,THAKOR MAHESH VIRAJI,THAKOR RUPALBEN VIRAJI,LEGAL HEIRS OF LALAJI VIRAJI,THAKOR DAKSHABEN LALAJI,THAKOR RAJUJI LALAJI,THAKOR RINKUBEN LALAJI,THAKOR NARMADABEN BABUJI,THAKOR BHIKHIBEN BABUJI,THAKOR JAYANTIBHAI BABUJI,THAKOR SHANTIJI BABUJI	
4516	CA/2235/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RABARI MAISURBHAI SOMABHAI,RABARI ASWAI SOMABHAI,RABARI SHANTABEN SOMABHAI,RABARI BHUNUBEN SOMABHAI,RABARI CHAMPABEN SOMABHAI,RABARI JUGABHAI FULABHAI,RABARI SAMUBEN FULABHAI,RABARI GEETABEN FULABHAI	
4517	CA/2236/2020	18/12/2020	JAISUKHBHAI RATILAL LODHIYA,	MS BHAVIKA H KOTECHA	LR OF DECD DHIRAJLAL BHAGWANJIBHAI MEHTA JEKUWARBEN W/O DHIRAJLAL BHAGWANJIBHAI MEHTA,	RULE SERVED

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4518	CA/2237/2020	04/11/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL RAMESHBHAI SHANKERDAS,PATEL GUNAVANTBHAI SHANKERDAS,PATEL DINESHBHAI SHANKERDAS,PATEL SHANKERDAS BHOLIDAS,PATEL JAYESHBHAI LALJIBHAI,PATEL KANTIBHAI LALJIBHAI,PATEL BABUBHAI LALJIBHAI,PATEL MINABEN JAYESHBHAI WIFE OF RAJESH MANU,PATEL KASHIBEN W/O SHANKARDAS(DIED),PATEL SHARDABEN D/O SHANKARDAS,PATEL RAIBEN D/O SHANKARDAS,PATEL PURIBEN D/O SHANKARDAS,PATEL GUNVANTBHAI S/O SHANKARDAS,PATEL RAMESHBHAI S/O SHANKARDAS,PATEL DINESHBHAI S/O SHANKARDAS,PATEL JASHIBHAI D/O SHANKARDAS	
4519	CA/2238/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF PATEL HARGOVANDAS BECHARDAS,PATEL SHANTABEN W/O HARGOVANDAS,PATEL ISHWARBHAI HARGOVANDAS,PATEL DASHRATHBHAI HARGOVANDAS,PATEL LAXMIBEN HARGOVANDAS,PATEL NIRMALABEN HARGOVANDAS,PATEL RAMESHBHAI HARGOVANDAS	
4520	CA/2239/2020	04/11/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GANESHBHAI PARSHOTTAMDAS,LEGAL HEIR OF PATEL RANCHHODBHAI PARSOTTAMDAS,PATEL BHAGAVANBHAI KASHIRAM,PATEL KISHORBHAI KASHIRAM,PATEL HARESHBHAI GANESHBHAI,PATEL ASHISHKUMAR GANESHBHAI,PATEL KASHIRAMBHAI BHOLIDAS,PATEL MANIBEN RANCHHODBHAI(DIED),LEGAL HEIR OF DECD. PATEL HEMANT KUMAR RANCHHODBHAI(DIED),PATEL SHITALBEN RANCHHODBHAI,PATEL PINKIBEN RANCHHODBHAI,PATEL BHAVANABEN HEMANTKUMAR,PATEL PARTH HEMANTKUMAR	
4521	CA/2240/2020	04/11/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATE MANIBHAI PUNJIRAMBHAI,PATEL NAROTTAMBHAI PUNJIRAMBHAI,PATEL ISHWARBHAI PUNJIRAMBHAI,PATEL CHATURBHAI PUNJIRAMBHAI,PATEL MANIBEN W/O NAROTTAMBHAI(DIED),PATEL AMRUTBHAI S/O NAROTTAMBHAI,PATEL KIRTIBHAI S/O NAROTTAMBHAI,PATEL ANANDIBEN D/O NAROTTAMBHAI,PATEL HASUMATIBEN D/O NAROTTAMBHAI	
4522	CA/2241/2020	08/10/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF RABARI GOBARBHAI MOGHABHAI,RABARI JABUBEN GOBARBHAI,RABARI SHAMUBEN GOBARBHAI,RABARI MAGANBHAI GOBARBHAI,RABARI SHANTABEN GOBARBHAI,RABARI NEETABEN GOBARBHAI,RABARI AMBABEN GOBARBHAI	
4523	CA/2242/2020	23/10/2020	LAXMANBHAI KURJIBHAI SUTARIYA,	MS TEJAL A VASHI	BHARATBHAI VELJIBHAI GODHANI,	
4524	CA/2245/2020	22/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	KIRITSINH DHIRUBHAI JADEJA,PRESIDING OFFICER	
4525	CA/2248/2020	13/10/2020	MEHULKUMAR CHAMPAKBHAI SOLANKI,	MR NK MAJMUDAR	SURAT MUNICIPAL CORPORATION,	
4526	CA/2253/2020	23/10/2020	STATE OF GUJARAT,DIRECTORATE OF TECHNICAL EDUCATION, GUJARAT STATE	GOVERNMENT PLEADER	RASHMIKANT PRAVINLAL VYAS,DIRECTOR OF PENSION AND PROVIDENT FUND	,MR VAIBHAV A VYAS
4527	CA/2254/2020	12/10/2020	STATE OF GUJARAT THROUGH SECRETARY,COMPETENT AUTHORITY AND ADDITIONAL COLLECTOR,TALATI-CUM -MANTRI	GOVERNMENT PLEADER	HATIMBHAI SALEBHAI KAPADIA,IQBALHUSEN SALEBHAI KAPADIA	,MR SUNIL S JOSHI
4528	CA/2255/2020	12/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	DECD. KANTILAL GIRDHARLAL VORA THROUGH HIS LEGAL HEIR HARSHADRAI K.VORA,	MR AR THACKER

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4529	CA/2256/2020	20/10/2020	SECRETARY, ROAD AND BUILDING DEPARTMENT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	HARDASBHAI RAVABHAI HARIJAN,PARBATBHAI HAMIRBHAI KOLI,NAGJIBHAI BHALABHAI PARMAR,PIRABHAI SADIKBHAI GHANCHI,LAXMANBHAI HENGOLBHAI HARIJAN,DAHIBEN KHEMABHAI VAJIR	
4530	CA/2258/2020	15/10/2020	CHIEF OFFICER,,	MR P B KHAMBHOLJA	STATE OF GUJARAT,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,COLLECTOR, KHEDA,GANAPATSINGH MANSINGH PARMAR,DEPUTY DIRECTOR(ACCOUNTS),REGIONAL COMMISSIONER	,MR NIRAV R MISHRA
4531	CA/2263/2020	12/10/2020	MINAKSHIBEN J PATEL(SINCE DECEASED),NALINIBEN RAMESHCHANDRA BHATT	HIMANSHI R BALODI	BHARTIBEN BALKRISHNA JOSHI,PRINCIPAL,DISTRICT EDUCATION OFFICER,SHASHANA ADHIKARI,THE PRESIDING OFFICER	
4532	CA/2265/2020	03/12/2020	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	HARDIKABEN RATIBHAI PARMAR,KAMLESHBHAI ISHWARBHAI PATEL,LAVJIBHAI JAYCHANDBHAI PATEL,UNITED INDIA INSURANCE CO. LTD,NILESHBHAI BABUBHAI PATEL,LILABEN ISHWARBHAI BHARWAD	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
4533	CA/2272/2020	15/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHEHRABHAI HATHIBHAI VAJIR THROUGH LH LILABEN WD/O CHEHRABHAI VAJIR,	
4534	CA/2274/2020	13/10/2020	KHODABHAI TOGABHAI DANGAR,	MR VISHAL C MEHTA	KANKUBEN VALABHAI DANGAR,MEHUL VALABHAI DANGAR,VISHAL VALABHAI DANGAR,SEJAL VALABHAI DANGAR,BHAGWANJIBHAI KARNABHAI DANGAR,RANIBEN BHAGWANJIBHAI DANGAR,THE UNITED INDIAINSURANCE CO. LTD	,MR RUTVIJ S OZA
4535	CA/2275/2020	23/10/2020	DISTRICT PANCHAYAT SERVICES SELECTION COMMITTEE, DAHOD,SECRETARY	MR HS MUNSHAW	JASHVANTSINH MANGALBHAI BARIA,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR VM DHOTRE,MR. MAYUR V DHOTARE
4536	CA/2276/2020	15/10/2020	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	MS SEJAL K MANDAVIA	JAGABHAI CHHAGANBHAI PARMAR,	
4537	CA/2279/2020	27/11/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, DIVISION NO 1, DHROI COLONY	GOVERNMENT PLEADER	PATEL DHULIBEN SHIVABHAI,	MR AV PRAJAPATI
4538	CA/2280/2020	10/12/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, DIVISION NO 1, DHROI COLONY	GOVERNMENT PLEADER	PATEL BRIJESHKUMAR RANCHHODBHAI,	MR AV PRAJAPATI
4539	CA/2286/2020	02/12/2020	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER, DIVISION NO 1, DHROI COLONY	GOVERNMENT PLEADER	PATEL PRAHLADBHAI MAGANBHAI,	RULE SERVED
4540	CA/2298/2020	22/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NARSANGBHAI DARGHABHAI VAJIR THROUGH LH SHANTABEN WD/O NARSANGBHAI VAJIR,	
4541	CA/2300/2020	22/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LILABEN W/O CHEHRABHAI VAJIR,	
4542	CA/2302/2020	22/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAGJIBHAI JAGABHAI RAJPUT,	
4543	CA/2320/2020	03/12/2020	BRAHMAN MADHABHAI HIRABHAI,	MR VIRAL J DAVE	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED
4544	CA/2324/2020	18/12/2020	UNITED INDIA INSURANCE CO.LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	REKHABEN W/O SHRAVANBHAI LAXMANJI PRAJAPATI (SIROYA KUMBHAR),SHRAVANBHAI ALIAS SHRAVANJI LAKHAMANJI PRAJAPATI(SIROYA KUMBHAR),BIPINBHAI SHRAVANBHAI PRAJAPATI,KAMLESHKUMAR SHIVRAMBHAI SUTHAR	RULE SERVED,MR JV VAGHELA
4545	CA/2327/2020	05/11/2020	DARSHANBHAI VIPINBHAI TRIVEDI,	MR SAURABH J MEHTA,MR MJ MEHTA	KHYATIBEN W/O DARSHANBHAI TRIVEDI,	RULE NOT RECD BACK

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4546	CA/2331/2020	26/11/2020	THE LAND ACQUISTITION OFFICER / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	BABARBHAI MANGALBHAI PATEL,	RULE SERVED
4547	CA/2336/2020	15/12/2020	PATEL CHAMPABEN JAYANTIBHAI ABJIBHAI,	MR MANISH S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	RULE NOT RECD BACK
4548	CA/2337/2020	15/12/2020	PATEL BABUBHAI ABAJIBHAI,	MR MANISH S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED
4549	CA/2342/2020	15/12/2020	PATEL NAVINBHAI DAHYABHAI,	MR MANISH S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED
4550	CA/2345/2020	15/12/2020	PATEL JETHABHAI MANHIBHAI,PATEL SANTILAL KARAMSINHBHAI,PATEL PARBATBHAI GANGDAS,PATEL BHIMJIBHAI HARJIBHAI	MR MANISH S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	RULE SERVED
4551	CA/2349/2020	15/12/2020	PATEL MANGALABEN CHHAGANBHAI,PATEL NILESHKUMAR CHHAGANBHAI	MR MANISH S SHAH	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,	RULE NOT RECD BACK
4552	CA/2350/2020	25/11/2020	VELUBEN SHIVJI SHAH,	JENIL M SHAH	KISHOR ASHARAM SODHA,HANIFBHAI IMAMBHAI BELIM,THE RELIANCE GENERAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED
4553	CA/2351/2020	25/11/2020	SHRI SHIVJI BHANJI SHAH,	JENIL M SHAH	KISHOR ASHRAM SODHA,HANIFBHAI IMAMBHAI BELIM,THE RELIANCE GENERAL INSURANCE CO. LTD.	RULE SERVED,RULE UNSERVED
4554	CA/2354/2020	24/12/2020	JAGDISHBHAI KHIMABHAI JAMBUCHA,	NISHIT A BHALODI	PANCHABHAI GHUGHABHAI BHIL,ANNIRUDDHSINH BHIMBHA GOHIL,RELIANCE GENERAL INSURANCE CO. LTD.,CHHAGANBHAI HIFABHAI JAMBUCHA	RULE SERVED,MR RATHIN P RAVAL
4555	CA/2365/2020	18/12/2020	THE UNITED INDIA INSURANCE CO. LTD.,	MR RATHIN P RAVAL	MAGTIBEN GERIYABHAI BHIL(WIFE),PALKI GERIYABHAI BHIL(DAUGHTER),VESHIYABHAI NATDABHAI BHIL(BROTHER),NARESHBHAI KESHARBHAI RATHVA,DHANIBEN KAILASHBHAI RATHVA	RULE SERVED
4556	CA/2367/2020	24/12/2020	RELIANCE GENERAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	KANTI JALAL PATNI (VAGHRI),LILABEN KANTI PATNI(VAGHRI),SAVITABEN PARESH PATNI(VAGHRI),ROHIT PARESH PATNI(VAGHRI),MURJI SHAMJI VEKRIYA (PATEL),SHAMJI LALJI VEKRIYA(PATEL)	RULE SERVED,NISHIT A BHALODI
4557	CA/2372/2020	03/12/2020	BHAILALBHAI JIVABHAI SOLANKI,	NISHIT A BHALODI	ANILKUMAR VIRJIBHAI PATEL,SAILESH PRABHUDAS PATEL,UNITED INDIA INSURANCE CO LTD	RULE NOT RECD BACK,RULE UNSERVED,MR RATHIN P RAVAL
4558	CA/2385/2020	15/12/2020	POPATJI BABUJI THAKOR (DOSANI),	NISHIT A BHALODI	THAKOR JENAJI JAVANJI,LH OF DAHYABHAI KACHARABHAI PATEL,NATIONAL INSURANCE CO LTD,IFFCO TOKIO GENERAL INSURANCE CO LTD,BHARATBHAI DAHYABHAI PATEL,HASUMATIBEN DAHYABHAI PATEL,VINABEN DAHYABHAI PATEL	,RULE SERVED
4559	CA/2386/2020	20/10/2020	STATE OF GUJARAT,THE EXECUTIVE ENGINEER,THE DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER	CHATURIBEN SAVLABHAI SANGADIYA LEGAL HEIRS OF SAVLABHAI RAMABHAI SANGADIYA,THE PRESIDING OFFICER	
4560	CA/2387/2020	26/10/2020	STATE OF GUJARAT,COMMISSIONER OF TECHNICAL EDUCATION	GOVERNMENT PLEADER	SHRADDHA BHARATBHAI PARMAR,	MR. EKRAMA H QURESHI
4561	CA/2390/2020	15/12/2020	MAMTABEN HITESHBHAI DOSHI,	NISHIT A BHALODI	BECHARBHAI NARBHERAM KAILA,NOT INSURED,PARMAR BHUPATBHAI RATANBHAI,UNITED INDIA INSURANCE CO LTD	,RULE NOT RECD BACK,RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
4562	CA/2391/2020	02/12/2020	THE LAND ACQUISTITION OFFICER / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	SAYBABHAI RAMABHAI MANABHAI,	RULE SERVED
4563	CA/2394/2020	27/11/2020	THE LAND ACQUISTITION OFFICER / REHABILITATION OFFICER,EXECUTIVE ENGINEER,STATE OF GUJARAT	GOVERNMENT PLEADER	KANKUBEN JALAMSINH FULABHAI,	RULE SERVED
4564	CA/2397/2020	22/10/2020	STATE OF GUJARAT,DEPUTY DIRECTOR,CITY DURVEY SUPERINTENDENT,DEPUTY DIRECTOR,	GOVERNMENT PLEADER	VIKRAMBHAI LAXMANBHAI SODHA,	
4565	CA/2398/2020	24/12/2020	PANKAJBHAI CHANDUBHAI CHAUHAN,PIYUSHBHAI CHANDUBHAI CHAUHAN	MR R G DWIVEDI,MS POOJA H HOTCHANDANI	KANTILAL BACHUBHAI GONDALIYA,VITTHALBHAI GOVINDBHAI LALANI,MAGMA HDI GENERAL INSURANCE CO. LTD.	,RULE SERVED

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4566	CA/2405/2020	27/11/2020	THAKOR BAAJIBEN WD/O KANUJI RAYMALJI,THAKOR KIRTIJI KANUJI,THAKOR ARJUNSINH KANUJI(MINOR)	MR KK THAKKAR	ABUBAKKUS SARKUDDIN SINDHI,MUHAMMAD ABDULSAMAD DAYMA,UNITED INDIA INSURANCE COMPANY LTD,THAKOR SIDHDHRAJ MANUJI,THAKKAR HASMUKHLAL LALJIBHAI	RULE NOT RECD BACK,RULE SERVED
4567	CA/2407/2020	08/12/2020	JAGDISHBHAI RAYMALBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4568	CA/2408/2020	03/12/2020	MANDANBHAI HAJABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4569	CA/2409/2020	10/12/2020	RAMABEN RAYMALBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4570	CA/2410/2020	16/12/2020	MANSUR UKABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4571	CA/2411/2020	03/12/2020	VIRABHAI VALABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4572	CA/2412/2020	03/12/2020	BHURABHAI RAMBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4573	CA/2413/2020	03/12/2020	BHURABHAI MERAMBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4574	CA/2414/2020	08/12/2020	LAKHMANBHAI HARSURBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4575	CA/2415/2020	16/12/2020	ASHOKBHAI VIBHABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4576	CA/2416/2020	16/12/2020	RANABHAI NARANBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4577	CA/2418/2020	03/12/2020	VALABHAI DANABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4578	CA/2419/2020	10/12/2020	NATHABHAI KARSANBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4579	CA/2420/2020	03/12/2020	NAGDANBHAI MANSURBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4580	CA/2421/2020	08/12/2020	KARANBHAI HAMIRBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4581	CA/2422/2020	01/12/2020	IFFCO TOKYO GENERAL INSURANCE COMPANY LTD.,	MS KIRTI S PATHAK	HEIRS AND LEGAL REPRESNETATIVES OF DECD. HASMUKHBHAI SHANKARBHAI RATHWA,MINOR KOYAL HASMUKHBHAI RATHWA,SHANKARBHAI CHHIPABHAI RATHWA,NEERUBEN SHANKARBHAI RATHWA,SHREE GANESH CHEMICALS	RULE NOT RECD BACK
4582	CA/2423/2020	03/12/2020	CHAVDA VASANBHAI SHARDULBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4583	CA/2426/2020	03/12/2020	MOHANBHAI MANDANBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4584	CA/2427/2020	10/12/2020	PRAVINBHAI MAGANBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4585	CA/2431/2020	20/10/2020	STATE OF GUJARAT,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	NAVNITRAY PARMANAND JANI,PRESIDING OFFICER	
4586	CA/2434/2020	03/12/2020	HAMIRBHAI KHIMABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4587	CA/2438/2020	28/10/2020	STATE OF GUJARAT,TRANSPORT DEPARTMENT	GOVERNMENT PLEADER	VISHNUBHAI REVABHAI CHAUDHARI,	
4588	CA/2439/2020	16/12/2020	JAYSUKHBHAI PREMJIBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4589	CA/2441/2020	23/10/2020	PARBATBHAI RAMBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4590	CA/2442/2020	03/12/2020	VITTHALBHAI NATHABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4591	CA/2444/2020	08/12/2020	SAJJANBHAI KALABHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4592	CA/2445/2020	08/12/2020	PRAVINBHAI MAGANBHAI,	MR GM AMIN	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4593	CA/2452/2020	21/10/2020	RANJAN FOOD PRODUCTS PVT. LTD.,	MR DG SHUKLA,MR HARSHEEL D SHUKLA	KUBERLAL RUPJI PRAJAPATI,	
4594	CA/2475/2020	23/10/2020	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	CHIMANBHAI SHAMBHUBHAI SAVALIA,BHAVNABEN MAKANLAL KARDANI	
4595	CA/2479/2020	26/10/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HATHIBHAI KALUBHAI MALIVAD,PRESIDING OFFICER	,MR DIPAK R DAVE
4596	CA/2481/2020	21/12/2020	HANSABEN PRAVINBHAI LALAKIYA,BHAVISHABEN PRAVINBHAI LALAKIYA,BRIJESH PRAVINBHAI LALAKIYA,PRITI SHANTIBHAI LALAKIYA	MR ANKIT SHAH	KIRITKUMAR JIVRAJBHAI PATEL, OWNER OF CAR NO. GJ-03-CE-2653,THE NEW INDIA ASSURANCE CO. LTD	RULE SERVED
4597	CA/2482/2020	27/10/2020	AMITBEN SURESHKUMAR MANGAJI THAKOR,MINOR AKSHAT SURESHBHAI,MINOR SUJAL SURESHBHAI,MANGAJI SENDHAJI THAKOR,KANTABEN MANGAJI THAKOR	MR H M SHAH	FUTURE GENERALLI INDIA INSURANCE CO LIMITED,DILIPBHAI MANJIBHAI DODRIYA,JIGNESH H SHAH	,MR GC MAZMUDAR,MR HG MAZMUDAR,MR VILAV K BHATIA
4598	CA/2489/2020	08/12/2020	THE PRINCIPAL COMMISSIONER OF INCOME-TAX, VADODARA-1,	MR.VARUN K.PATEL	GUJARAR ENERGY TRANSMISSION CORPORATION LTD.,	UCHIT N SHETH
4599	CA/2491/2020	18/12/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED,	MR RATHIN P RAVAL	GAMIRBHAI @ GAMIRABHAI @ GAMBHIRBHAI @ GEMARBHAI PANGLABHAI MEDA,MUKESHBHAI GAMIRBHAI MEDA,NIRUBHAI GAMIRBHAI MEDA,MINESH GAMIRBHAI MEDA,GEETABEN W/O KAILASH BABERIYA D/O GAMIRBHAI MEDA,VIKAS GAMIRBHAI MEDA,MALKITSINH CHARANJITSINH MAJBI(SHIKH),KAMAL SHRIKISHAN ALIAS SHRIKRUSHNA SHARMA	RULE SERVED,RULE UNSERVED,NISHIT A BHALODI
4600	CA/2492/2020	28/10/2020	DHULABHAI KHEMABHAI VANKAR,VALIBEN W/O DHULABHAI KHEMABHAI VANKAR	KRUSHITA D DAVE	DIPAKSINH TEJUSINH PARMAR(RAJPUT),RELIANCE GENERAL INSURANCE CO. LTD,MAKVANA RATANSINH DIPSINH,GALARAM CORPORATION, BHAVESHBHAI BHAGWANDAS CHANDGANA,NATIONAL INSURANCE CO. LTD.	,MR VIBHUTI NANAVATI,(MR MAULIK J SHELAT)
4601	CA/2496/2020	16/12/2020	THE ORIENTAL INSURANCE CO. LTD.,	MR RATHIN P RAVAL	CHAUHAN KANAIYALAL MOHANLAL,DINESHBHAI DHANRAJ GARG	RULE SERVED,SERVED BY AFFIX. (R)
4602	CA/2498/2020	22/12/2020	HDFC ERGO GENERAL INSURANCE COMPANY LTD,	(MR MAULIK J SHELAT)	MOGIBEN DUDHABHAI DODHIYAR,KANUBHAI RUMALBHAI DODHIYAR,LALABHAI MAHESHBHAI DAMOR	RULE SERVED
4603	CA/2499/2020	11/12/2020	IFFCO TOKIO GENERAL INSURANCE CO.LTD.,	MR RATHIN P RAVAL	CHANDRAKANTBHAI DAYALJIBHAI NALIYAPARA,SHAILESHBHAI VASANTBHAI KHUNT	RULE UNSERVED,(MR MAULIK J SHELAT)
4604	CA/2502/2020	17/12/2020	IFFCO TOKIO GENERAL INSURANCE CO LTD,	MR RATHIN P RAVAL	MANJULABEN WD/O JAYANTIBHAI JUVANSINH RATHOD,SAPNABEN JAYANTIBHAI RATHOD,VISHNUBHAI JAYANTIBHAI RATHOD,MINOR SHILPABEN JAYANTIBHAI RATHOD,RAVJIBHAI JUVANSINH RATHOD,BALVANTSINH DHULABHAI SOLANKI,DASHRATHBHAI TULSIBHAI PARMAR	RULE NOT RECD BACK
4605	CA/2504/2020	29/10/2020	REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION,	MR HEMANT S SHAH	M/S SHREE RAM POTTERIES,	
4606	CA/2509/2020	28/10/2020	STATE OF GUJARAT,COMMISSIONER OF TRANSPORT,ASSISTANT REGIONAL TRANSPORT	GOVERNMENT PLEADER	DAXABEN MALABHAI KATARA,	
4607	CA/2510/2020	05/11/2020	LEGAL HEIRS OF DECEASED SOMAJI KALAJI,KASHIBEN WD/O SOMAJI,SITABEN RAMANLAL,RAIBEN RAMANLAL,RAKESHKUMAR RAMANLAL,BHARATKUMAR RAMANLAL,SAVITABEN SOMAJI,MAHENDRAJI SOMAJI,LALAJI SOMAJI	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4608	CA/2511/2020	05/11/2020	LEGAL HEIRS OF DECEASED BABAJI DANAJI,BHIKHIBEN KANAJI,GOMTIBEN KANAJI,BHAVNABEN KANAJI,MINABEN W/O RAMANJI,ROSHNI RAMANJI,HANSABEN RAMANJI,AMIT RAMANJI,PUNAM RAMANJI,ARJANJI BABAJI,JAYANTIJI BABAJI,MUKESHJI BABAJI	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE

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4609	CA/2512/2020	05/11/2020	KASHIBEN WD/O KACHARABHAI,RAMESHBHAI S/O KACHARABHAI,JYOTSANABEN D/O KACHARABHAI,GHANSHYAMBHAI S/O KACHARABHAI	MR VIBHUTI NANAVATI	THE SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS KJ BRAHMBHATT
4610	CA/2513/2020	05/11/2020	AMRUTBHAI NARANBHAI PATEL,	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4611	CA/2514/2020	05/11/2020	CHAMANBHAI BHAGABHAI PATEL,	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4612	CA/2515/2020	05/11/2020	JAYANTIBHAI MAFATBHAI PATEL,	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER, ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4613	CA/2519/2020	15/12/2020	JAIMIN MAHENDRABHAI PATEL,	MR.MRUDUL M BAROT,MR AKSHAY A VAKIL	POLICE COMMISSIONER,STATE OF GUJARAT,STATE OF GUJARAT,POLICE INSPECTOR	
4614	CA/2521/2020	15/12/2020	STATE OF GUJARAT,SECRETARY,COMMISSIONER OF TRANSPORT	GOVERNMENT PLEADER	VINUBHAI KHANABHAI MAKWANA,	
4615	CA/2522/2020	02/12/2020	STATE OF GUJARAT,GUJARAT STATE PRIMARY TEACHER SELECTION COMMITTEE	GOVERNMENT PLEADER	DIVYA DHIRAJLAL JOSHI,DISTRICT PRIMARY EDUCATION OFFICER KUTCH	,MR SAVAN N PANDYA
4616	CA/2523/2020	15/12/2020	STATE OF GUJARAT,CHAIRMAN	GOVERNMENT PLEADER	PALAS BHUMIKABEN MADHAVSINH,RAJ ARPITABEN BHAVANBHAI,LABANA MANISHABEN BHARATSINH,DAMOR SHITALBHAI GIRISHBHAI	
4617	CA/2525/2020	23/12/2020	DEVSHIBHAI PALABHAI HARIJAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	RULE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4618	CA/2526/2020	04/11/2020	LAKHA JIVABHAI HARIJAN,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4619	CA/2527/2020	04/11/2020	HARILAL BECHARBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4620	CA/2528/2020	26/11/2020	BHANJIBHAI BECHARBHAI,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT THE DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4621	CA/2531/2020	03/11/2020	HEIRS OF SUNDARLAL KANJIBHAI CONTRACTOR,KANTIBHAI KANJIBHAI CONTRACTOR THROU POA DIPAK SHANTILAL CHOSHI,NARSINHBHAI KANJIBHAI CONTRACTOR,NILABEN HASMUKHBHAI CONTRACTOR,SACHIT HASMUKHBHAI CONTRACTOR,VIJAY SUNDARLAL CONTRACTOR,SANGITABEN SUNILBHAI SANGHVI THROU POA AASHABEN SUNJAYBHAI AGARWAL,AASHABEN SUNJAYBHAI AGARWAL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4622	CA/2532/2020	03/11/2020	ZINABHAI MAKANBHAI,HEIRS OF DECEASED PALIBEN HIRABHAI,JASHVANTIBEN HIRABHAI,NIRMALABEN HIRABHAI,JASHUBEN ALIAS JASHVANTIBEN HIRABHAI,NIRMALABEN HIRABHAI,HARISHBHAI HIRABHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4623	CA/2533/2020	03/11/2020	HEIRS OF RANCHHODBHAI MAKANBHAI,NANDUBEN RANCHHODBHAI,RATUBEN RANCHHODBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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4624	CA/2534/2020	03/11/2020	HEIRS OF RAMESHBHAI PRABHUBHAI,MINAXIBEN RAMESHBHAI,HEMANTBHAI RAMESHBHAI,AKSHAY RAMESHBHAI,ANIMESH RAMESHBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4625	CA/2535/2020	03/11/2020	HEIRS OF SHANTILAL PRABHUDAS,JASHUMATIBEN SHANTILAL PATEL,HETALBHAI SHANTILAL PATEL,TWINKLE SHANTILAL PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4626	CA/2536/2020	03/11/2020	ARUNABEN WD/O DINESHBHAI PRABHUBHAI,BRIJESHKUMAR DINESHBHAI PATEL,VINITABEN DINESHBHAI PATEL,PURVIBEN DINESHBHAI PATEL,NAMRATABEN DINESHBHAI PATEL	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4627	CA/2537/2020	09/12/2020	ATULBHAI BAKULBHAI NAGAR,	(MR LR PUJARI)	SHEETALBEN DILIPBHAI PARMAR,	RULE SERVED
4628	CA/2540/2020	11/12/2020	PANKAJ CHANDRAKANT PATNI,	MR BHUNESH C RUPERA	STATE OF GUJARAT,POLICE COMMISSIONER	
4629	CA/2541/2020	11/12/2020	CHAMPABEN CHANDRAKANT PATNI,	MR BHUNESH C RUPERA	STATE OF GUJARAT,POLICE COMMISSIONER	
4630	CA/2587/2020	06/11/2020	BHARATKUMAR CHANDRAKANT TRIVEDI,NITABEN BHARATKUMAR TRIVEDI,NANDIP BHARATKUMAR TRIVEDI,SANDIP BHARATKUMAR TRIVEDI	ANAND Y TRIVEDI	STATE OF GUJARAT,STATE OF GUJARAT,COLLECTOR,MAMLATDAR,PRANT OFFICER,MAHENDRAKUMAR CHANDULAL SHAH,SEVANTILAL CHANDULAL SHAH,JITENDRAKUMAR CHANDULAL SHAH,SUSHILABEN D/O MANILAL VADILAL SHAH,ATULKUMAR AMRUTLAL SHAH,JAYEDNRAKUMAR NATHALAL SHAH,KALABEN NATHALAL SHAH,MEENABEN NATHALAL SHAH,ATULKUMAR NATHALAL SHAH	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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4631	CA/2590/2020	03/12/2020	SANKHAT MAYABEN JAYSUKHBHAI,BARAIYA HANSABEN NAGJIBHAI	MR PM LAKHANI	STATE OF GUJARAT,GUJARAT LIVELIHOOD PROMOTION COMPANY LTD.,VADHIYA KESHU BHAYA,GODHANIYA MANIBEN RADIYABHAI,JOSHI RINABEN NALINKANT,SHINDARAKHIYA DHIRIBEN PRABHATBHAI,CHAVDA KAJALBEN BALUBEN,MARU KAMLESHKUMAR BHIKHUBHAI,BORKHTARIYA ASMITABEN DHANABHAI,VINJUDA MEENABEN JINABHAI,CHAVDA NEETABEN HARESHBHAI,JOSHI SMITABEN NALINKANT,BABUBHAI KESHAVBHAI KUCHHADIYA,BHAVIKABEN MOHANBHAI KHOKHARI,KRISHNABEN KESHUBHAI PANDAVADARA,KRISHNABEN JAGDISHBHAI MAHETA,HETALBEN NATHALAL RUGHANI,VASAVA KISHORBHAI MANSUKHBHAI,VASAVA RAJSHRIBEN CHATRASINH,VASAVA SURINDRABEN NARSINGBHAI,VASAVA LAXMIBEN LIMJIBHAI,VASAVA RAJESHBHAI SURJIBHAI,VASAVA LAXMIBEN LIMJIBHAI,VASAVA KOKILABEN AMARSINGBHAI,VASAVA BABLIBEN RAJIYABHAI,VASAVA KOKILABEN AMARSINGBHAI,VASAVA RINABEN SAMPATBHAI,TADAVI RAJESHBHAI RANCHHODBHAI,RAJENDRABHAI MELABHAI PARMAR,NATUBHAI KALIDAS SENVA,KINJALBEN MAHENDRABHAI KACHA,DHARMISHTHABEN AJITSINH VAGHELA,JAYSHRIBEN UDESINH THAKOR,PUSHPABEN KANUSINH MAKWANA,PATEL RITABEN MOHANBHAI,PARMAR BHARTIBEN PARSHOTTAMBHAI,VASAVA BHAVNABEN LALSINGBHAI,GOHIL DHARMILABEN BHIKHABHAI,PAWAR VIJAYSINH NATHUSINH,RATHAVA YOGESHBHAI NAVNITBHAI,AMIN NAYNABEN AMBALAL,RATHVA VARSANBHAI CHAKUDIYABHAI,RATHVA SANGITABEN HAKAMBHAI,RAMANI RINABEN LABHUBHAI,MOGAL NAZMA AKBARBHAI,SHETARNIA JAYABEN RAMJIBHAI,CHARPOT PUSHPABEN KALUBHAI,DODIYAR DHARMISHTABEN VALABHAI,BHABHOR SARLABEN GAMANBHAI,PARGI MAYURKUMAR SURTANBHAI,BAMANIYA ACHARAJBEN CHIMANBHAI,VANZARA HARESHKUMAR KHATUBHAI,BARIA SANGITABEN BHARATSINH,PATELIYA ASHABEN KANAKSINH,RATHVA RADHABEN KANAKSINH,PATELIYA GEETABEN CHHATRASINH,DAVE NEETABEN PITAMBARDAS,BHAMAT KANCHANBEN NATHABHAI,DAMOR LEELABEN DHANJIBHAI,TOKARE ALKABEN KALANSINH,VANKAR USHABEN BABUBHAI,JATVA GITABEN SHAKARLAL,HATHILA CHOKILABEN VALSINGBHAI,PATEL JAYSHREEBEN MAHENDRABHAI,VANKAR SHAILESHKUMAR KHANABHAI,RANJITABEN PUNJABHAI BHURIYA,INDIRABEN CHHITUBHAI MUNIYA,KALPANABEN VIJAYBHAI DAMOR,URVASHIBEN KALSINHBHAI BHABHOR,BINALBEN RAMSINGBHAI RATHOD,SUMITRABEN DALSINGBHAI ROZ,GAILESHKUMAR ISHWARBHAI AMALIYAR,HIRALBEN NARESHBHAI DAMOR,CHAMPABEN RAMSINH RATHOD,SHOBHANBHAI MESUBHAI MOHANIYA,PATEL RASHMIBEN RAMESHBHAI,CHAVDA NISHABEN PRAVINBHAI,PARMAR SHITALBEN AMARSINH,BARAIYA BHAVNABEN NAGJIBHAI,BARAIYA NEETABEN ODHAVBHAI,VAGHELA NARESHBHAI VASHARAMBHAI,JALELA MEENABEN BHANJIBHAI,BARAIYA SHILPABEN NANDLALBHAI,PARMAR MANJULABEN BACHUBHAI,MACHHAR RAMABEN KADVAL,RAVAL LALITABEN NANSINGBHAI,CHAREL VANITA KANJIBHAI	

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4632	CA/2592/2020	06/11/2020	DISTRICT DEVELOPMENT OFFICER,DEPUTY EXECUTIVE ENGINEER	MR HS MUNSHAW	JINA @ AMARABHAI TABHABHAI MAKWANA,COLLECTOR,MAMLATDAR	
4633	CA/2593/2020	03/12/2020	STATE OF GUJARAT,DEPUTY ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RAJUBHA ALIAS RAJENDRASINH SUKHUBHA,PRESIDING OFFICER	
4634	CA/2596/2020	05/11/2020	DEVIBEN NARSINHBHAI HARIBHAI SINCE DIED THROUGH HER HEIRS,INDUBEN NARSINHBHAI W/O MAGANBHAI BHANABHAI,HEIRS OF BHARATBHAI NARSINHBHAI,CHANDRABEN NARSINHBHAI W/O HASMUKHBHAI MANIBHAI,SUMITRABEN BHARATBHAI NARSINHBHAI,DENIKUMAR BHARATBHAI THROUGH SUMITRABEN BHARATBHAI NARSINHBHAI,RINKUKUMAR BHARATBHAI,NITUBEN BHARATBHAI W/O RITESHBHAI JITUBHAI	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4635	CA/2597/2020	22/12/2020	UNITED INDIA INSURANCE COMPANY LIMITED MEHSANA,	MR VIBHUTI NANAVATI	PATEL PRAHALADBHAI MADHAVLAL,PATEL VISABHAI MADHAVLAL,PIRABHAI VAJIRBHAI AARODIYA,RATANBEN W/O PIRABHAI VAJIRBHAI AARODIYA	RULE NOT RECD BACK,RULE SERVED
4636	CA/2600/2020	05/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVRAJ GOVIND,	MR SANJAY A MEHTA
4637	CA/2601/2020	05/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	DEVRAJ GOVINDBHAI,	MR SANJAY A MEHTA
4638	CA/2603/2020	18/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	RASIK DEVRAJBHAI,	
4639	CA/2604/2020	18/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HITESH DEVRAJBHAI,	
4640	CA/2605/2020	05/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LATE DHARAMASHI VALAJI SADARIA THROUGH LH,RAMBHIBEN DHARAMASHIBHAI,SANTABEN DHARAMASHIBHAI,HANSABEN DHARAMASHIBHAI,KANTILAL DHARAMASHIBHAI,VIRJIBHAI DHARAMASHIBHAI,CHUMPABEN DHARAMASHIBHAI,RAMESHBHAI DHARAMASHIBHAI,SURESHBHAI DHARAMASHIBHAI,PANKAJBHAI DHARAMASHIBHAI	
4641	CA/2609/2020	03/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	ABDULABIN SHAHMALBHAI MASKATI,PRESIDING OFFICER	
4642	CA/2612/2020	09/12/2020	KAMINIBEN L PATEL,	NANAVATI & NANAVATI	PATEL MANISHABEN KESHAVLAL,THE DISTRICT EDUCATION OFFICER,THE PRINCIPAL,VINAY KELAVANI MANDAL,STATE OF GUJARAT	,MR VAIBHAV A VYAS
4643	CA/2613/2020	03/12/2020	STATE OF GUJARAT,DY DIRECTOR	,GOVERNMENT PLEADER	ICHHAPURIA PARESH MANGUBHAI,LONDHE KRISHNARAO SHANKAR,MAHALAY PRAMOD PRAKASH,PATIL PRADIP VITHAL,DINESHWAR TANKA PATIL,RAJENDRA NAVAL BAMRE,ADMINISTRATOR	
4644	CA/2614/2020	03/12/2020	STATE OF GUJARAT,DIRECTOR, PENSION AND PROVIDENT FUND,EXECUTIVE ENGINEER,DISTRICT TREASURY OFFICER,SUB TREASURY OFFICER	GOVERNMENT PLEADER	USHABEN KAUSHIKKUMAR DESAI,	
4645	CA/2615/2020	21/12/2020	KALURAM BULAJI NAI (SEN),RUPABEN ALIAS RINABEN KALURAM NAI SEN	MR VISHAL C MEHTA	RELIANCE GENERAL INSURANCE COMPANY LIMITED,SIKANDAR MALEKBHAI LAHERI,KURESHI ISFAKHUSAIN IQBALHUSAIN,DISTRICT GOVERNMENT PLEADER,SETUBEN, WIDOW OF ASHOKKUMAR NAI (SEN),MINOR KAVYA ASHOKKUMAR NAI (SEN)	RULE SERVED,RULE UNSERVED,MR VIBHUTI NANAVATI
4646	CA/2616/2020	06/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	LATE LADUBEN SHAMAJIBHAI THROUGH LH,JAYABEN VALLABHBHAI,LABHUBEN SHAMAJIBHAI,VASANTBHAI SHAMAJIBHAI,ARVINDBHAI SHAMAJIBHAI,PRABHABEN SHAMAJIBHAI	
4647	CA/2617/2020	06/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MARAKHI RAMA VARU,	
4648	CA/2618/2020	18/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	HARDAS KARU,	RULE NOT RECD BACK
4649	CA/2619/2020	18/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MARAKHI RAMA VARU,	
4650	CA/2621/2020	06/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MARKHI RAMA VARU,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4651	CA/2622/2020	06/11/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	VIKRAM RAMA VARU,	MR SANJAY A MEHTA
4652	CA/2626/2020	06/11/2020	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MR HS MUNSHAW	KAMLABEN NATHUBHAI,	
4653	CA/2627/2020	24/12/2020	UNITED INDIA INSURANCE CO. LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	JAIDEEPSINH GULABJI SOLANKI,CHAUHAN TUSHARBHAI RAJABHAI,MANSURI JAKIRHUSSAIN ADAMBHAI	RULE NOT RECD BACK
4654	CA/2631/2020	08/12/2020	GIRISHKUMAR M DWIVEDI,	MR AS ASTHAVADI	STATE OF GUJARAT,COMMISSIONER	
4655	CA/2664/2020	16/12/2020	NAYANABEN MAFATLAL PATEL,PARESH MAFATLAL PATEL	MR JIGAR P RAVAL	KANTABEN MANUBHAI MAKWANA,	MR KAPIL K ACHARYA
4656	CA/2669/2020	01/12/2020	CHANDUBHAI DEVJIBHAI GHANTAL,	MS SONAL D VYAS	STATE OF GUJARAT,BAIJIBEN BHAYLUBHAI JANYABHAI,DHANKIBEN BHAILUBHAI JANYABHAI,RAMESHBHAI BHAILUBHAI,DILIPBHAI BHAILUBHAI,SHANTILAL BHAILUBHAI,NIRUBEN BHAILUBHAI,GEETABEN BHAILUBHAI,MANILAL BHAILUBHAI,RATILAL BHAILUBHAI,SHANKARBHAI BHAILUBHAI,SUSHILABEN BHAILUBHAI,COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR	
4657	CA/2679/2020	27/11/2020	HEIRS OF JAMNABEN NARSINHBHAI,HEIRS OF KANTIBHAI NARSINHBHAI,HEIRS OF PARSHOTTAMBHAI NARSINHBHAI,HEIRS OF KANTIBHAI NARSINHBHAI PATEL,NAYNABEN W/D OF PARSHOTTAMBHAI,PIYUSHBHAI PARSHOTTAMBHAI PATEL,KAILASHBEN PARSHOTTAMBHAI PATEL,VIPULBHAI PARSHOTTAMBHAI PATEL,BHARTIBEN W/D OF KANTIBHAI PATEL,MINTUBEN KANTIBHAI PATEL W/O CHINTANBHAI DINESHBHAI,NIKITABEN KANTIBHAI PATEL W/O DINESHBHAI RAMESHBHAI,ROSHNIBEN KANTIBHAI PATEL W/O VISHALBHAI BHUPENDRABHAI PATEL,TANVIBEN KANTIBHAI PATEL W/O DHAVALBHAI SHARADBHAI PATEL,DIVYESHBHAI KANTIBHAI PATEL	,MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4658	CA/2687/2020	18/12/2020	SHAIKH MAHAMMAD MUNAF IMAM KALU,	MR VIJAY N RAVAL	SPECIAL LAND ACQUISITION OFFICER,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	GOVERNMENT PLEADER,MR MG NAGARKAR
4659	CA/2702/2020	27/11/2020	HEIRS OF RAJENDRABHAI PRABHUBHAI PATEL,INDUMATIBEN RAJENDRABHAI PATEL,ZANKHABEN HITESHBHAI PATEL,KRUNAL RAJENDRABHAI PATEL	,MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4660	CA/2706/2020	10/12/2020	HEIRS OF BALUBHAI SUKHABHAI,MANIBEN W/D OF BALUBHAI SUKHABHAI THRU POA KANUBHAI BALUBHAI PATEL,NAGINBHAI BALUBHAI PATEL,JAVAHARBHAI BALUBHAI,KANUBHAI BALUBHAI PATEL	,MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4661	CA/2708/2020	10/12/2020	CHHIMKABHAI NANABHAI SINCE DIED THROUGH HIS LEGAL HEIRS,DAHIBEN WIDOW OF CHHIMKABHAI NANABHAI	,MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4662	CA/2711/2020	10/12/2020	NARENDRABHAI PRABHUBHAI PATEL,	MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4663	CA/2713/2020	27/11/2020	RANCHOODBHAI RAMJIBHAI SINCE DIED THROUGH HIS HEIRS,MADHUBEN RANCHOODBHAI CHHIPA W/O DURLABHBHAI SINCE DIED THROUGH HER HEIRS,KISHORBHAI RANCHHODBHAI CHHIPA,SURESHBHAI RANCHHODBHAI CHHIPA SINCE DIED THROUGH HIS HEIRS,RITESHBHAI DURLABHBHAI PATEL,SANTOSHBHAI DURLABHBHAI PATEL THROUGH POA DIPTIBEN SANTOSHBHAI PATEL,KAUSHIKBHAI DURLABHBHAI PATEL,BHAGYADABEN DURLABHBHAI PATEL,MANISHABEN WIFE OF SURESHBHAI RANCHHODBHAI,KHANJNABEN SURESHBHAI WIFE OF MONTUBHAI DHANJIBHAI,PUNIT SURESHBHAI CHHIPA,PAVAN SURESHBHAI CHHIPA	,MR KM SHETH	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4664	CA/2715/2020	01/12/2020	STATE OF GUJARAT,CHIEF CONTROLLING AUHTORITY REVENUE DEPT.,SUPERINTENDENT OD STAMPS AND INSPECTOR GENERAL OF REGISTRATION,DY COLLECTOR OF STAMPS AHMEDABAD	GOVERNMENT PLEADER	GUJARAT STATE CO-OPERATIVE HOUSING FINANCE CORP. (SOC.) LIMITED,	
4665	CA/2732/2020	01/12/2020	STATE OF GUJARAT,CHIEF CONTROLLING AUHTORITY REVENUE DEPT.,SUPERINTENDENT OD STAMPS AND INSPECTOR GENERAL OF REGISTRATION,DY COLLECTOR OF STAMPS AHMEDABAD	GOVERNMENT PLEADER	GUJARAT STATE CO-OPERATIVE HOUSING FINANCE CORP. (SOC.) LIMITED,	
4666	CA/2743/2020	22/12/2020	USHABEN WD/O VIJAYKUMAR JENTILAL SIKLIGAR,BAKORBHAI S/O SAKHIDAS PATEL,NATHIBEN BAKORBHAI PATEL	MR.CHIRAG B UPADHYAY,KRUPABEN S LIMBACHIYA	JENTILAL NATVARLAL SIKLIGAR,SHARDABEN NATVARLAL SIKLIGAR	RULE SERVED
4667	CA/2760/2020	01/12/2020	MAHENDRASINH JAMBHA,VIJAYSINH JAMBHA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4668	CA/2761/2020	01/12/2020	RANJITSINH JETHUBHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4669	CA/2762/2020	01/12/2020	HEIRS OF DECD. VARSUBHA DEVAJI JASUBHA VARSUBHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4670	CA/2763/2020	01/12/2020	BHARATBA HEMUBHA JADEJA,JITENDRASINH HEMUBHA JADEJA,VIJAYSINH HEMUBHA JADEJA,INDRAJIT HEMUBHA JADEJA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4671	CA/2765/2020	01/12/2020	JATUBHA RAMSUNG,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4672	CA/2766/2020	01/12/2020	JATUBHA RAMSUNG,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4673	CA/2769/2020	01/12/2020	DANABHAI MEGHABHAI SARIKHADA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4674	CA/2771/2020	01/12/2020	VALJIBHAI BOGHABHAI,HA K JAYABEN JENTILAL CHAUHAN	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4675	CA/2773/2020	04/12/2020	GODAVARIBEN VALJIBHAI,JAGDISHBHAI VALJIBHAI,KUNDANBEN VALJIBHAI,BHARATBHAI VALJIBHAI,DINESHBHAI VALJIBHAI	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4676	CA/2774/2020	04/12/2020	HEIRS OF DECD. VARSUBHA DEVAJIS POA HODER KISHORSINH NAARUBHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4677	CA/2775/2020	04/12/2020	ANIRUDDHSINH KANUBHA JADEJA,ASHOKSINH KANUBHA JADEJA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4678	CA/2776/2020	03/12/2020	PRATAPBA BALUBHA JADEJA,NAYNABA BALUBHA JADEJA,SANGITABA BALUBHA JADEJA,PURNABA BALUBHA JADEJA,JIGNABA BALUBHA JADEJA,SHAKTISINH BALUBHA JADEJA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4679	CA/2778/2020	03/12/2020	KANTABEN CHHAGANBHAI,BHAVNABEN CHHAGANBHAI,VASANTKUMAR CHHAGANBHAI,GITABEN CHHAGANBHAI,ASHISHKUMAR CHHAGANBHAI	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4680	CA/2779/2020	03/12/2020	BHUPAT MANJI BABARIA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4681	CA/2780/2020	27/11/2020	GAURI GOPAL SUJAN,	CHETAN D KARIYA	PASCHIM GUJARAT VIZ COMPANY LIMITED,SHRI M. G. PATEL , THE DEPUTY ENGINEER, PASCHIM GUJARAT VIZ COMPANY LIMITED	
4682	CA/2781/2020	03/12/2020	HEIRS OF DECD. MANSUKHBHAI MANJIBHAI BABARIA ASHWIN MANSUKHBHAI BABARIA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4683	CA/2782/2020	03/12/2020	PRAFULKUMAR HARILAL BHALODIA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4684	CA/2783/2020	01/12/2020	KESHAVDAS GANPATBHAI VAISHNAV,	DR BALRAM D JAIN	SURAT MUNICIPAL CORPORATION,	
4685	CA/2784/2020	03/12/2020	BHANUBEN HARILAL BHALODIA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4686	CA/2793/2020	04/12/2020	THE REGIONAL DIRECTOR / RECOVERY OFFICER,INSURANCE INSPECTOR(LOCAL I.I),(NOW SOCIAL SECURITY OFFICER)	MR SHASHIKANT S GADE	NITINBHAI VALLABHBHAI PANCHASARA,	
4687	CA/2823/2020	09/12/2020	JASUBHA VARSUBHA,	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4688	CA/2824/2020	09/12/2020	ANIRUDDHSINH KANUBHA JADEJA,ASHOKSINH KANUBHA JADEJA	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4689	CA/2829/2020	25/11/2020	GUJARAT AYURVED UNIVERSITY, THROUGH ITS REGISTRAR,	MR DG SHUKLA	KIRIT H DERVARIYA,INDUSTRIAL COURT, JAMNAGAR	
4690	CA/2833/2020	22/12/2020	DISTRICT DEVELOPMENT OFFICER,CHITNIS, JILLA PANCHAYAT OFFICE	MR HS MUNSHAW	BHARATKUMAR SUNDARBHAI PARMAR,	
4691	CA/2904/2020	23/12/2020	LEGAL HEIRS OF CHANDRIKABEN BHANUPRASAD VYAS,BHANUPRASAD PURSHOTTAMBHAI VYAS,BHANUPRASAD PURSHOTTAMBHAI VYAS,HETAL BHANUPRASAD VYAS	MR.HIREN M MODI	BIBIBEN VALABHAI VORA,NATIONAL INSURANCE CO. LTD,MUKESHKUMAR PRAHLADBHAI BRAHMBHAT	,MR VIBHUTI NANAVATI,MS SANDHYA D NATANI
4692	CA/2942/2020	22/12/2020	DISTRICT DEVELOPMENT OFFICER,CHITNIS	MR HS MUNSHAW	BHARATKUMAR SUNDARBHAI PARMAR,	
4693	CA/2944/2020	04/12/2020	DIRECTOR OF PRIMARY EDUCATION,DIRECTOR OF MUNICIPALITIES	GOVERNMENT PLEADER	ADMINISTRATIVE OFFICER,GEETABEN TRIBHIVANBHAI GOHIL,MAHUVA MUNICIPALITY,HON'BLE INDUSTRIAL TRIBUNAL	
4694	CA/2981/2020	04/12/2020	NARMADABEN KHEMABHAI BRAHMIN,BHIKHABHAI KHEMABHAI BRAHMIN,HAKMABHAI KHEMABHAI BRAHMIN,TRIKAMBHAI KHEMABHAI BRAHMIN,KANTIBHAI KHEMABHAI BRAHMIN DIED AND HIS LH,GOMTIBEN KANTIBHAI BRAHMIN,LALITABEN KANTIBHAI BRAHMIN,PRAVINBHAI KANTIBHAI BRAHMIN,MANTHRABEN KANTIBHAI BRAHMIN,NATVARBHAI KANTIBHAI BRAHMIN,NAGARBHAI KANTIBHAI BRAHMIN	MR.HIREN M MODI	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,CHUNILAL VEJESIBHAI BHRAHMIN,LH OF RUDABHAI GOVABHAI BHRAHMIN,JATUBEN RUDABHAI BHRAHMIN,CHHAGANLAL RUDABHAI BHRAHMIN,NARBHAJI RUDABHAI BHRAHMIN	

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4695	CA/2993/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA GADAJI AMTHAJI,VAGHELA JIVUBEN AMTHAJI,L/H OF DECED. VAGHELA GAGUBEN AMTHAJI,VAGHELA MERABEN AMTHAJI,VAGHELA GAJARABEN AMTHAJI,L/H OF DECED. VAGHELA MOGIBA AMTHAJI,VAGHELA JOGENDRASINH AMTHAJI,VAGHELA JASVANTSINH AMTHAJI,VAGHELA GADAJI AMTHAJI,VAGHELA JIVUBEN AMTHAJI,VAGHELA MERABEN AMTHAJI ALIAS CHEHARBEN AMTHAJI,VAGHELA GAJARABEN AMTHAJI,L/H OF DECED. VAGHELA GAGUBEN AMTHAJI,VAGHELA JOGENDRASINH AMTHAJI,VAGHELA JASVANTSINH AMTHAJI	,GOVERNMENT PLEADER
4696	CA/2994/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIR OF DECEASED VAGHELA HARISINH KHENGARJI,VAGHELA RAJENDRASINH ABHESINH,VAGHELA JITENDRA AMBHESINH,ZALA SATUBHA MOBATSING,ZALA DASHARATHBA MOBATSING,ZALA JIVUBA WIDOW OF BHEMSINH LALJI,VAGHELA BHUPENDRASINH HARISINH,VAGHELA UDIBA HARISANG,VAGHELA KANCHANBA HARISANG,VAGHELA MUKESHJI HARISANG,VAGHELA REKHABA HARISANG	
4697	CA/2995/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LH OF DECD VAGHELA JAVANJI JIVANJI VAGHELA ARJANJI JAVANJI,	MR AV PRAJAPATI
4698	CA/2996/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA GANPATJI TAKHUJI,VAGHELA JAMBA TAKHUJI,VAGHELA BERAJBA TAKHUJI,VAGHELA HANSABA TAKHUJI,VAGHELA SHANGARBA TAKHUJI,VAGHELA TEJUBA TAKHUJI,VAGHELA KAILASHBA TAKHUJI,VAGHELA JAIRAMJI TAKHUJI,VAGHELA GANPATJI TAKHUJI	
4699	CA/2998/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA JITENDRASINH ABHESINH,VAGHELA RAJENDRASINH ABHESINH,L/H OF DECED. VAGHELA HARISING KHENGARJI,VAGHELA UDIBA HARISINH,VAGHELA KANCHANBA HARISINH,VAGHELA BHUPENDRASINH HARISINH,VAGHELA REKHABA HARISINH,VAGHELA MUKESHSINH HARISINH	
4700	CA/3000/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD. VAGHELA BAKUBA GALABJI,VAGHELA JOGRAJJI GALABJI,VAGHELA MAHIPATSINH GALABJI,VAGHELA VINUBA GALABJI	
4701	CA/3001/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	RATANSINH DARSHARTHSINH,LEGAL HEIRS OF DECD. FATESINH GAMBHIRJI,VAGHELA SHANTABA FATESINH,VAGHELA SURESHSINH FATESINH,VAGHELA HASMUKHSINH FATESINH,VAGHELA MEGHRAJSINH FATESINH,VAGHELA VIKRAMSINH FATESINH	
4702	CA/3002/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA SHIVUJI BHAIJI,VAGHELA BALDEVJI BHAIJIJI JIJIJI,L/H OF DECD. VAGHELA DILUJI BHAIJIJI JIJIJI,L/H OF DECD. VAGHELA CHANCHALBA BHIJIJI,VAGHELA SANGARBA BHIJIJI JIJIJI,VAGHELA BAHGAVATIBA DILUJI,VAGHELA VAGHELA VIKRAMSINH DILUJI,VAGHELA BHUPENDRASINH DILUJI,VAGHELA HARPALSINH DILUJI,VAGHELA HETALBA DILUJI,MAHENDRASINH DHANUBHA ZALA,MAHIPATSINH DHANUBHA ZALA,RAJENDRASINH DHANUBHA ZALA	
4703	CA/3003/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PRAJAPATI SOMABHAI MOHANLAL,PRAJAPATI AMRUTBHAI MOHANLAL,PRAJAPATI DAHYABHAI MOHANLAL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4704	CA/3013/2020	16/12/2020	SUMITABEN BHALESINH PARMAR(THAKORE),RAJENDRAKUMAR BHALESINH PARMAR (THAKORE)	NISHIT A BHALODI	TAKHATSINH FATHESINH SOLANKI DELETED,SANJAYKUMAR PREMJIBHAI MAKWANA,NEW INDIA ASSURANCE CO LTD	,MR AJAY R MEHTA
4705	CA/3016/2020	08/12/2020	STATE OF GUJARAT,DISTRICT COLLECTOR, GIR SOMNATH,DEPUTY COLLECTOR, VERAVAL,MAMLATDAR, VERAVAL	GOVERNMENT PLEADER	KHERUNBEN VALIMAHMADBHAI,	MR VIMAL A PUROHIT
4706	CA/3022/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL KANTIBHAI TRIBHOVANDAS,PATEL VIRABHAI KHODIDAS	
4707	CA/3031/2020	08/12/2020	PRIYANK CARBON AND CHEMICAL INDUSTRIES PVT LTD,	ARJUN R SHETH	RESERVE BANK OF INDIA,THE BANKING OMBUDSMAN,THE LAKSHMI VILAS BANK LTD,THE CHIEF GENERAL MANAGER,THE GENERAL MANAGER	
4708	CA/3032/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA KANAKSINH JAGATSINH,VAGHELA RATANBA JAGATSINH,VAGHELA ANIRUDDHSINH JAGATSINH,VAGHELA RANJANBA JAGATSINH,VAGHELA MAHIPATSINH JAGATSINH,VAGHELA PRAKASHBA JAGATSINH,VAGHELA JAYENDRASINH JAGATSINH	
4709	CA/3033/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA JITENDRASINH GOVINDSINH,VAGHELA PRAVINSINH GOVINDSINH,VAGHELA BHARATSINH GOVINDSINH	
4710	CA/3034/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA AKHERAJJI GOVUJI,VAGHELA INDIRABEN GOVUJI	
4711	CA/3037/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	VAGHELA BHANUJI JOGRAJJI,VAGHELA MAHENDRAJI JOGRAJJI,VAGHELA BALWANTJI JOGRAJJI,VAGHELA AKHERAJJI JOGRAJJI,VAGHELA SURESHJI JOGRAJJI,VAGHELA KHANBA JOGRAJJI,VAGHELA MENABA JOGRAJJI	
4712	CA/3038/2020	11/12/2020	GARIYADHAR NAGARPALIKA THROUGH CHIEF OFFICER,	MR HARIBHAI J PATEL	JITENDRABHAI CHAMPAKLAL BHATT,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITY	
4713	CA/3039/2020	11/12/2020	GARIYADHAR MUNICIPALITY THROUGH ITS CHIEF OFFICER,	MR HARIBHAI J PATEL	LABHSHANKAR RAMSHANKAR MEHTA,STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES	
4714	CA/3040/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL HIRABHAI TRIBHOVANDAS,	
4715	CA/3041/2020	10/12/2020	LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	PATEL GHANSHYAMBHAI NARANDAS,PATEL AMBALAL SHANKERDAS,PATEL HIRALAL SHANKERLAL (DECEASED),PATEL PRABHURAMBHAI JOITARAM,PATEL NARANDAS HARGOVANDAS,PATEL KEVALBHAI LILADHAR,PATEL MANILAL SHIVRAMBHAI	
4716	CA/3048/2020	11/12/2020	GUJARAT SUBORDINATE SERVICES SELECTION BOARD,	GOVERNMENT PLEADER	MEHULKUMAR KHANDAS PANDYA,	
4717	CA/3049/2020	17/12/2020	STATE OF GUJARAT,COMMISSIONER,ADDITIONAL DIRECTOR	GOVERNMENT PLEADER	KAMLABEN D. PATEL,	
4718	CA/3051/2020	17/12/2020	STATE OF GUJARAT,CIVIL SURGEON	GOVERNMENT PLEADER	HARSHADKUMAR A PANDYA,PRINCIPAL NAVDURGA HIGH SCHOOL	
4719	CA/3053/2020	17/12/2020	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER	MANAGER OF LATE B.S.SAVALIA TRUST-CHIMAN SHAMBHUBHAI,HEAD MISTRESS,BHAVNABEN MAKANLAL KARDANI	
4720	CA/3056/2020	17/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	MANABHAI KHATUBHAI MALIVAD,PRESIDING OFFICER	,MR DIPAK R DAVE
4721	CA/3060/2020	18/12/2020	LEGAL HEIRS OF DECEASED KESHAJI DHOLAJI,SITABEN WD/O KESHAJI,MANAJI S/O KESHAJI,LALIBEN D/O KESHAJI EXPIRED ON 13.01.2020 FOLLOWING ARE PROPOSED LEGAL HEIRS,SAVITABEN D/O KESHAJI,ARUNABEN D/O KESHAJI,SUMANBEN PRAHLADJI THAKOR(D/O LALIBEN KESHAJI),KIRANBEN PRAHLADJI THAKOR(D/O LALIBEN KESHAJI),KANCHANBEN PRAHLADJI THAKOR(D/O LALIBEN KESHAJI),KISHAN PRAHLADJI THAKOR(S/O LALIBEN KESHAJI)	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4722	CA/3061/2020	18/12/2020	DHABUBEN DHAULAJI THAKOR,LAXMANJI S/O DHABHUBEN DHAULAJI THAKOR,SITABEN D/O DHABHUBEN DHAULAJI THAKOR,DECEASED RAMAJI S/O DHABHUBEN DHAULAJI THAKOR EXPIRED ON 26.06.2017,RAMESHJI S/O DHABHUBEN DHAULAJI THAKOR,RANCHHODJI S/O DHABHUBEN DHAULAJI THAKOR,VISHNUJI S/O DHABHUBEN DHAULAJI THAKOR,VIDHIBEN S/O DHABHUBEN DHAULAJI THAKOR,ISHWARJI S/O DHABHUBEN DHAULAJI THAKOR,RAMAJI THAKOR,SOMIBEN WD/O RAMAJI DHULAJI THAKOR,RAMESHJI S/O RAMAJI DHULAJI THAKOR,PRAKASHJI S/O RAMAJI DHULAJI THAKOR	,MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4723	CA/3062/2020	21/12/2020	DY.COLLECTOR (DABHOI),MAMLATDAR AND ALT	GOVERNMENT PLEADER	LEGAL HEIRS OF DECD SOMALAL CHHOTALAL SOLANKI,LH OF DECD ISHWARBHAI LALLUBHAI SOLANKI,CHIMANBHAI SOMABHAI SOLANKI,CHANDULAL SOMABHAI SOLANKI,SHANTILAL SOMABHAI SOLANKI,KASHIBEN WD/O SOMALAL CHHOTALAL,LAKHIBEN D/O ISHWARBHAI LALLUBHAI SINCE DECD THROUGH LHR,THAKOREBHAI SHANKERBHAI,KHUMANSINH SHANKERBHAI,MAHESHBHAI SHANKERBHAI	
4724	CA/3068/2020	22/12/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER	SOMABHAI NATHABHAI DAMOR,DHULABHAI DEVABHAI DAMOR,HIRABHAI KHATRABHAI DAMOR,SOMABHAI MASURBHAI KHAT,RAMABHAI RUPABHAI DAMOR,KALUBHAI BHALABHAI DAMOR,GALABHAI RATNABHAI DAMOR,MOTIBHAI BHURABHAI DAMOR	
4725	CA/3069/2020	22/12/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER	GAMABHAI DHIRABHAI MALIWAD,BENIBEN BHAWANBHAI MALIWAD LEGAL HEIR OF LATE BHAWANBHAI MALIWAD,CHAMPABEN BHEMABHAI MEDA LEGAL HEIR OF BHEMABHAI,ARJANBHAI MOTIBHAI PAGI,AMARABHAI BHEMABHAI MALIWAD,CHACHIBEN BHAGVANBHAI MACHHAR LEGAL HEIR OF BHAGVANBHAI MACHHAR,GALIBEN SHANABHAI MEDA LEGAL HEIR OF LATE SHANABHAI MEDA	
4726	CA/3072/2020	22/12/2020	STATE OF GUJARAT,	GOVERNMENT PLEADER	NATVARBHAI JETHABHAI,MAHESHKUMAR NARVARBHAI,NIRUBEN NATVARBHAI,VINODBHAI NATVARBHAI,VIDHUTBHAI VALLABHBHAI,VALLABHBHAI MORARBHAI	
4727	CA/3074/2020	23/12/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER (NWRWS AND KALPSAR DEPARTMENT),DIRECTOR	GOVERNMENT PLEADER	GOPALJI CHANDUJI THAKOR,BALDEVBHAI BHIKHABHAI THAKOR	
4728	CA/3075/2020	23/12/2020	STATE OF GUJARAT,SUPERINTENDING ENGINEER,DIRECTOR,	GOVERNMENT PLEADER	HEIRS OF DECD. NATUJI JAMTAJI SOLANKI SHARDABEN WD/O NATUJI JAMTAJI SOLANKI,	
4729	CA/3076/2020	23/12/2020	DISTRICT COLLECTOR, KUTCH,MAMLATDAR	GOVERNMENT PLEADER	SITABEN POONAMCHAND ACHARYA,PIYUSH POONAMCHAND ACHARYA,PINALBEN POONAMCHAND ACHARYA	
4730	CA/3077/2020	23/12/2020	STATE OF GUJARAT,MAMLATDAR GANDHIDHAM	GOVERNMENT PLEADER	NATWARLAL JAGDISHBHAI ACHARYA,	
4731	CA/3078/2020	23/12/2020	DISTRICT COLLECTOR KUTCH,MAMLATDAR	GOVERNMENT PLEADER,RULE SERVED	SHILPABEN SUKHDEVBHAI ACHARYA,	
4732	CA/3081/2020	21/12/2020	RAMANBHAI NARANBHAI PATEL,JIJIBEN WD/O RAMANBHAI PATEL,HASMUKHBHAI S/O RAMANBHAI PATEL,NANDUBHAI S/O RAMANBHAI PATEL,AMITABEN D/O RAMANBHAI PATEL	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4733	CA/3084/2020	23/12/2020	STATE OF GUJARAT THROUGH REGISTRAR,THE DISTRICT REGISTRAR	GOVERNMENT PLEADER	RAMESHCHANDRA JAYANTILAL MODI,	MR DIPAN DESAI
4734	CA/3085/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	HEENABEN MUKESHBHAI TRIVEDI,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4735	CA/3086/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	GEETABEN BABUBHAI BARAIYA,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD
4736	CA/3087/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	MANJULABA PRAVINSINH VALA,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD
4737	CA/3088/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	HEMAXIBEN BHALCHANDRABHAI DAVE,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD
4738	CA/3089/2020	23/12/2020	KESHAVLAL PRABHUDAS PATEL,SHANTABEN WD/O KESHAVLAL PATEL,NITINBHAI S/O KESHAVLAL PATEL,VINODBHAI S/O KESHAVLAL PATEL,ASHABEN WD/O RAKESHBHAI PATEL,ROHAN S/O RAKESHBHAI PATEL	,MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4739	CA/3090/2020	23/12/2020	AMRUTBHAI MARGHABHAI PATEL,SAKARBEN WD/O AMRUTBHAI PATEL,SHITALBEN WD/O RAKESHKUMAR PATEL,HIMANI D/O RAKESHKUMAR PATEL,MANSI D/O RAKESHKUMAR PATEL,JINAY S/O RAKESHKUMAR PATEL THROU GUARDIAN SHITAL R. PATEL,PANKAJKUMAR S/O AMRUTBHAI PATEL,RITABEN D/O AMRUTBHAI PATEL	MR VIBHUTI NANAVATI	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER ONGC	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE
4740	CA/3091/2020	23/12/2020	LAKUBEN BHIKHABHAI,JENTIBHAI BHIKHABHAI,HARSUKHBHAI BHIKHABHAI,MULJIBHAI BHIKHABHAI,SHARDABEN BHIKHABHAI,SURESHBHAI BHIKHABHAI,SHANTILAL BHIKHABHAI	MR NITIN M AMIN,MR SANJAY M AMIN	STATE OF GUJARAT, DEPUTY COLLECTOR AND LAND ACQUISITION AND REHABILITATION,EXECUTIVE ENGINEER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4741	CA/3092/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	SHANTABEN PANKAJBHAI BARAIYA,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD
4742	CA/3093/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	MALTIBEN JAYPRAKASHBHAI VYAS,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD
4743	CA/3094/2020	24/12/2020	TALAJA NAGARPALIKA,	DEEPAK N KHANCHANDANI	LALITABEN MADHUBHAI CHAUHAN,DIRECTOR OF NAGAR PALIKAS,,REGIONAL PROVIDENT FUND COMMISSIONER	,MR RAJESH P MANKAD

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1	MCA/146/1982	17/04/2018	RUBABHI FAZALHUSEIN,RASIDABAI FAZALHUSEIN,SHRIAZBHAI FAZALHUSEIN,REHANABAI F.,NAFISABAI F.	NOTICE NOT RECD BACK,MR RM DESAI	MURADKHAN MURTAJKHAN,JORAVARKHAN MURTAJKHAN BABI,LALBAKHTAR MURTAJKHAN,IQBAL BAKHTAR BABI	NOTICE SERVED,NOTICE UNSERVED
2	MCA/722/1983	29/01/2015	GUJARAT MAZDOOR PANCHAYAT,	MR TR MISHRA	THE INSPECTOR OF FACTORIES,THE REGIONAL PROVIDENT FUND COMMISSIONER,THE REGIONAL DIRECTOR,M/S. MOHANLAL & SONS,M/S PRITY PRINTS	
3	MCA/210/1986	20/06/2018	TRUSTEES OF HARIBHAKTI RAMNATHMAHADEV PUBLIC TRUST,ARVINDKUMAR RAJENDRAKUMAR HARIBHAKTI,RATANLAL MAGANLAL HARIBHAKTI,BHAGVANDAS DAHYABHAI HARIBHKTI	ADVOCATE NOTICE UNSERVED,(MR PB MAJMUDAR)		
4	MCA/891/1986	20/06/2018	R M BAROT,	MR PM THAKKAR	P K PUJARI,R C PUAR	
5	MCA/971/1986	17/04/2018	AMBABEN RAMANBHAI ZALAM,KAMLABEN RAMANBHAI MINOR THRO'GUARDIAN NO.1.,BHIKHIBEN RAMANBHAI MINOR THROGUARDIAN NO.1.,MELABHAI RAMANBHAI MINOR THRO'GUARDIAN NO.1.	FRESH NOTICE REQD(N)	RAISING SHANABHAI GOHIL,OCHCHAVLAL M THAKKAR,NATHAJI SURAJI GOHIL,ORIENTAL FIRE & GENERAL INSURANCE CO,MAHEMDABHAI DARBAR,RAVJIBHAI K PATEL,ORIENTAL FIRE & GENERAL INSURANCE CO,SHANKERBHAI CHHABABHAI,MEGJIBEN SHANKARBHAI	
6	MCA/43/1987	17/04/2018	IBRAHIM SULEMAN KAKAL,	MR GS HARIBHAKTI	DESHAR HAMIR MAHESHWARI,	MR CH VORA
7	MCA/44/1987	17/04/2018	MS MEENA,AF SHAH	,MR RP BHATT	NATVERLAL M BADIYANI,	MR PM THAKKAR
8	MCA/115/1987	17/04/2018	UNIOIN OF INDIA,	MR RP BHATT	BHARATKUMAR V GONDIA,	NOTICE SERVED
9	MCA/232/1987	17/04/2018	SEDHAJI DOLAJI MARVADI,	M/S.SURTI & VAKHARIA		
10	MCA/283/1987	17/04/2018	PATEL ATMARAM BHIKHABHAI,	(MR MB GANDHI)	KAMUBEN WD/O DAHYABHAI J,PUSHPABEN D/O. DAHYABHAI J,KAILASHBEN D/O. DAHYABHAI J,KOKILABEN D/O. DAHYABHAI J,ASHABEN D/O. DAHYABHAI J,NILESH DAHYABHAI J,DIWALIBEN WD/O. JYOITARAM M,BHAGWATIBEN DAHYABHAI,NITABEN DAHYABHAI,HARESHKUMAR DAHYABHAI	,(MR KG VAKHARIA)
11	MCA/409/1987	17/04/2018	RASOOLMOHAMAD SINDHA,	MR BA SURTI	USMANGANI ISMAIL SHAIKH,	NOTICE SERVED
12	MCA/57/1988	27/01/2015	MANILAL PITAMBERDAS CHAVDA,RANCHHODBHAI PUJABHAI HADIAL,SUNDERLAL BACHUBHAI PAL,NAVNITLAL KANAYIALAL DHOBI,HIRABHAI MOTIDAS PATEL,GAFURKHAN LATIFKHAN,RAMJANKHAN JAMALKHAN SHAIKH,VINOD MAGANBHAI RATHOD		GUJARAT PHARMASUTICALS AND CHEMICAL WORKS,TUSHARBHAI HASMUKHBHAI SHAH,BIPINBHAI JAYANTILAL SHAH,NARESHBHAI JAYNTILAL SHAH	NOTICE UNSERVED,MR BHARAT T RAO,NANAVATI & NANAVATI
13	MCA/652/1988	17/04/2018	CATHERIN JOSEPH DOURADO,	(MR NIGAM R SHUKLA)	MANAGER,BALDEVRAJ IKBALDAS	ADVOCATE NOTICE NOT RECD BACK,(MR AD PADIVAL),(MR SB VAKIL)

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14	MCA/237/1989	17/04/2018	DAKOR TEMPLE COMMITTEE,	(MR BHARAT J SHELAT)	CHARITY COMMISSOINER,JAMIYATRAM MANEKLAL JOSHI,HARIPRASAD MANEKLAL UPADHYAYA,HARINARAYAN MAGANLAL UPADHYAYA,DINESHKUMAR SHANTILAL UPADHYAY,NATVERLAL GIRJASHANKER PANDYA,ARUNKUMAR SUMANTLAL MEHTA,GIRJASHANKER SOMESHVAR MEHTA,INDIRABEN DAUGHTER OF KARSHANLAL JAIRANCHHOD SEVAK,SHAGWATIBEN DAUGHTER OF KRASHNALAL JAIRANCHHOD SEVAK,SEVAK KIRIT SOMESHWAR,SEVAK BHARATKUMAR KANIYALAL,SEVAK RAJNIKANT GANGASHANKER,SEVAK KANUBHAI NANALAL,RAMLAL DAMODARDAS SEVAK,BALMUKUND DEVSHANKER SEVAK,DILIP MADHUSUDAN SEVAK,SEVAK OCHHAVAL MANGALDAS,SEVAK MULSHANKAR RANCHHODLAL,SEVAK THAKORLAL MANILAL,SEVAK RAMPRASAD PUNJALAL,SEVAK MITESHCHANDRA MANILAL- KHAMBHOLAJA,PRAMOD CHANDULAL PATEL,TARAK C PATEL,KUMUD B PATEL,VINOD K PATEL,KANTILAL SHANKERLAL SHAH,NATWARLAL LALLUBHAI THAKKAR,VIJAYKUMAR MADHAVRAO TAMBWEKAR	
15	MCA/555/1989	20/06/2018	JD ASSOCIATES,DIPAKKUMAR K SHAH	,MR PRASHANT G DESAI	BHARAT KANTILAL VARIYAWALA,ROHIT KANTILAL VARIAWALA	,MR SH SANJANWALA
16	MCA/587/1989	22/01/2015	BHIKHABHAI RASULBHAI,		R.K. MAKWANA,B.R. DOSHI	
17	MCA/1122/1989	27/01/2015	KAMLAPRASAD HARIHARAN MISHRA,		TUSHARBHAI HASMUKHBHAI SHAH,NARESHBHAI JAYANTBHAI SHAH	
18	MCA/706/1990	17/04/2018	KANTABEN LALBHAI SHETH,SUNANDABEN LALBHAI SHETH,ASOKBHAI LALBHAI SHETH	(MR PM RAVAL)	CHINUBHAI MANILAL SHAH,	
19	MCA/1271/1990	17/04/2018	CHARITY COMMISSIONER,	GOVERNMENT PLEADER	MAHNT VASUDEVJI GURU JAMUNADASJI,SULLABHAI VARDHANBHAI PATEL,THAKORBHAI KESHAVLAL SHAH	
20	MCA/1333/1990	17/04/2018	VALLABHBHAI CHATURBHAI PATEL,HARGOVANDAS P BAROT	,MR V M TRIVEDI	MATAR GRAM PANCHAYAT,OCTROI COMMITTEE OF GRAM PANCHAYAT,BHAGWATI OCTROI COMPANY	,(MR KG VAKHARIA)
21	MCA/9593/1990	20/06/2018	RANJANBEN W/O HARIBHAI,MINOR CHANDRAKANT HARIBHAI,MINOR GEETA HARIBHAI,MINOR RAJU HARIBHAI,MINOR NITA HARIBHAI,MINOR MUKESH HARIBHAI,DHANIBEN JIVABHAI			
22	MCA/1145/1991	17/04/2018	GENAJI KHUMAJI S/O. KHUMAJI RUGAJI,JHAMKU KHUMAJI,GAGU D/O. KHUMAJI RUGAJI	(MR DK ACHARYA)		
23	MCA/552/1992	20/06/2018	REGIONAL PROVIDENT FUND COMMISSIONER,	MR BB NAIK	D.S VASAVADA,	
24	MCA/786/1992	17/04/2018	K C SHAHU,	MR YN OZA		
25	MCA/1576/1992	24/02/2015	PARMAR KANUBHAI HOMAJI,	MR AD OZA	PRINCIPAL - SHRI MANUBHAI K. KATARA,SHRI LALJIBHAI K. NINAMA,S.M.PARMAR	
26	MCA/446/1993	17/04/2018	VINODBHAI PANDURAO SONKUSRE,		THE CHIEF MINISTER GOVT. OF GUJARAT,THE EDUCATION MINISTER GOVT. OF GUJARAT,THE SECRETARY EDUCATION DEPARTMENT GOVT.OF GUJARAT,THE DIRECTOR , PRIMARY EDUCATION DEPT.	
27	MCA/1190/1993	24/02/2015	KAILASHBEN S. KHALASI,	MR TR MISHRA	KHAMBHAT NAGAR PALIKA,SHIRISHBHAI M. SHUKLA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
28	MCA/141/1994	17/04/2018	HARIJAN PUJA RAM,	MR MA KHARADI	NATHU JAGA CHAVDA,OWNER OF PUBLIC CARRIER AUTORICKSHAW NO. GTP 7360,INSURER OF THE PUBLIC CARRIER AUTORICKSHAW NO. GTP 7360,KALU NARAN AHIR,OWNER OF PUBLIC CARRIER AUTORICHKSHAW NO. GJ-10-440,INSURER OF PUBLIC CARRIER AUTORICKSHAW NO. GJ-10-440	
29	MCA/924/1994	18/03/2015	BACHUBHAI VALJIBHAI ASARI,	MR MM JADEJA	THE STATE OF GUJARAT,THE COLLECTOR,RAYPUR GRAM VIKAS,KHARADI PARASHOTTAMBHAI MASTANI,KHARADI KAJIBHAI RUPAJI,GADSHA VERAIBHAI GOVAJI,KHARADI KAMJIBHAI DHANJIBHAI,TABIYAD LALJIBHAI SURJI	
30	MCA/1122/1994	17/04/2018	STATE OF GUJARAT,DIVISIONAL FOREST OFFICER	GOVERNMENT PLEADER	LALU MITHIA, DECEASED- THRO : HIS HEIRS,VAJESING LALU,PRATAP VAJESINGH	
31	MCA/1214/1994	20/06/2018	NAI VIRCHANDBHAI ISHWARBHAI,Blank Name	MR VH DESAI,(MR SG SHAH)	PATEL GOVINDBHAI SHANKERBHAI ANDORS,GUJARAT STATE ROAD TRANSPORT CORPORATION	,MR HEMANT S SHAH
32	MCA/1340/1994	20/06/2018	SAIYAD ARIFMIYANA ABDULHUQ ALVI,	(MR JT TRIVEDI)	MOHMED ISMAIL DAUDBHAI PATEL,	MR BG PATEL
33	MCA/1570/1994	20/06/2018	GALABEN D RATHOD,	MR SANDIP C SHAH	SHANKERBHAI V PRAJAPATI & 2,	
34	MCA/1689/1994	20/06/2018	GUNVANTBHAI SHANABHAI PATEL,	MR SANJAY M AMIN	LILABEN JASHWANTRAY KALE,	MRS KETTY A MEHTA
35	MCA/1735/1994	20/06/2018	KN PATEL,	(MR AD PADIVAL)	STATE OF GUJARAT & 1,	GOVERNMENT PLEADER
36	MCA/1895/1994	20/06/2018	NILANCHAL PROPERTIES PVT LTD,	MR YN OZA	AMC & 1,. .	NOTICE SERVED BY DS,MR PRASHANT G DESAI
37	MCA/1975/1994	20/06/2018	PETROFILLS COOPERATIVE LTD,	MR BHARAT T RAO	MUNCIPAL CORPORATION OF BARODA,	
38	MCA/2143/1994	20/06/2018	SAVITABEN N PATEL,	MR DM THAKKAR	SUKHDEVSINH AHLUWALIA,	
39	MCA/2162/1994	20/06/2018	NATHABHAI KHODABHAI DECD THROUGH HEIRS,	MR TH SOMPURA	CK SHAH & 2,	
40	MCA/40/1995	20/06/2018	GANGABEN M PARMAR,	MR SANDIP C SHAH	STATE OF GUJ & 2,	
41	MCA/338/1995	17/04/2018	SHANTABEN , WIDOW OF GANPAT BHAI NAGJIBHAI PATEL,MINOR GITABEN GANPATBHAI,MINOR GIRISHBHAI GANPATBHAI,MINOR KAILASBEN GANPATBHAI	MR P P MAJMUDAR	RAGHUNATHBHAI LAXMANBHAI RABARI,GUJARAT STATE ROAD TRANSPORT CORPORATION	
42	MCA/565/1995	22/01/2015	SHREE BILESHWAR KHAND UDYOG,	MR MR ANAND	STATE OF GUJARAT,COMMISSIONER OF SALES TAX,ALCOHOL BASED INDUSTRIES DEVELOPMENT ASSOCIATIN,ABDUL REHMAN MOHAMMED HUSSAIN,SHOK ORGANIC INDUSTRIES LTD,INDIAN FARMERS' FERTILIZER CO-OP SOCIETY,VITAMIKA INDUSTRIES PVT. LTD.,GUJCHEM DISTRILLERS (INDIA) LTD.,CHIRAG SALES CORPORATION,NOORUDDIN AHMEDALI & CO.,NAVNITLAL RATILAL JAYASWAL,BHARAT PAINTS & CHEMICALS INDUSTRIES,LABELA LAMINATES PVIT. LTD,CHLORITECH INDUSTRIES	
43	MCA/625/1995	20/06/2018	NATWARLAL V SHAH,	ADVOCATE NOTICE UNSERVED	SURENDRANAGAR JOINT MUNICIPALITY,	
44	MCA/743/1995	20/06/2018	NATHIBEN BACHUBHAI MALAKIA & 4,RANJANBEN BACHUBHAI MALAKIA,RAMABEN BAHUBHAI MALAKIA,RAMESH BACHUBHAI MALAKIA,CHATURBHAI NAJABHAI MALAKIA		HASUBHAI KASHUBHAI SEPOY & 3,P[ARESH PRAVINCHANDRA SHAH,NATIONAL INSURANCE CO.,STATE OF GUJARAT	
45	MCA/828/1995	20/06/2018	PRATAPSINH MOTISINH VAGHELA &1,MATABA PRATAPSINH VAGHELA	(MR SG SHAH)	PREMSINH NIRTHARSINH GAHLOT & 2,KALUSINH PRABHATSINH BATTI,UNITED INDIA INSURANCE CO.LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
46	MCA/962/1995	20/06/2018	ISHWARBHAI H. RABARI,,	(MR JJ SHAH)	GHATLODIYA NAGAR PANCHAYAT,	
47	MCA/1003/1995	20/06/2018	BHIKHAJI CHANDUJI THAKORE,		GSRTC,	
48	MCA/1004/1995	20/06/2018	MEMON GUDLAMRASUL ISHMAILBHAI,		PATEL MADHABHAI NARANBHAI,PATEL KANTIBHAI NARANDAS,UNITED INDIA INSU. CO.,PATEL KANTIBHAI HEMABHAI,MAHESHKUMAR LILACHAND PATEL,ORIENT INSU. CO.	
49	MCA/1051/1995	20/06/2018	P C ARYA,	NOTICE UNSERVED	STATE OF GUJARAT,COMMISSIONER OF HEALTH SERVICE	
50	MCA/1083/1995	20/06/2018	MAHENDRA ISHWARLAL TRIVEDI,	MR JJ YAJNIK	GSRTC,DIVISIONAL CONTROLLER	
51	MCA/1086/1995	20/06/2018	DR. HK SRIVASTAVA,	(MR PK PAREKH)	AMC,DIRECTOR,,ESTATE AND IMPROVEMENT OFFICER	
52	MCA/1094/1995	20/06/2018	AMRELI MUNCIPALITY,	(MR JAYANT PATEL)	CHAKRAVORTY OF HIS SUCCESSOR IN OFFICE,JAYANTIBHAI N LEUVA	
53	MCA/1101/1995	20/06/2018	RAMESHCHANDRA N PATEL,	NOTICE SERVED BY DS	COOP BANK OF AHMEDABAD LTD,NURMOHMED PANNUBHAI SHAIKH,SPECIAL RECOVERY OFFICER,STATE OF GUJARAT,GL PATEL	
54	MCA/1104/1995	20/06/2018	ABDUL JIVABHAI,IBRAHIMBHAI JIVABHAI,GANIBHAI JIVABHAI	,MR JN JADEJA	STATE OF GUJARAT,RE ESTABLISHMENT COMMISSIONER,EXECUTIVE ENGINEER	
55	MCA/1105/1995	20/06/2018	CHANDRAKANT PURSHOTTAMDAS PANCHAL AND ANR,	MR BHARAT R PANDYA	REGISTRAR OF CO-OPERATIVE SOCIETIES,	
56	MCA/1119/1995	20/06/2018	HARISIDDHI MINERALS,	NANAVATI ASSOCIATES	UNION OF INDIA,COLLECTOR,ASSISTANT DIRECTOR,ASSISTANT GEOLOGIST	
57	MCA/1149/1995	20/06/2018	MAHESHBHAI B. DESAI,	MR YN OZA	STATE OF GUJARAT,DIRECTOR OF TECHNICAL EDUCATION,PRINCIPAL	
58	MCA/1153/1995	20/06/2018	SHREEDEVIBEN N. PANDIT,	MR MUKUND M DESAI	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	
59	MCA/1155/1995	20/06/2018	PATEL SANATKUMAR NATWARLAL,	MR RS SANJANWALA	DIRECTOR OF MUNCIPALITIES,JAMBUSAR NAGARPALIKA,MINAKSHIBEN THAKORBHAI PATEL	
60	MCA/1195/1995	24/04/2018	CLOROCHEM INDUSTRIES,THROUGH OWNER RAMESHCHANDRA RAMJIBHAI,	(MR NS SHETH)	UNITED INDIA INSURANCE CO.LTD.,	
61	MCA/1217/1995	20/06/2018	MANILAL U. PARMAR,	MR RC PATHAK	STATE OF GUJARAT,DIST. TREASURY OFFICER,,SUB-TREASURY OFFICER	
62	MCA/1218/1995	20/06/2018	DIMPLE J VYAS,	MR YN OZA	STASTE OF GUJARAT,DIRECTOR OF TECH EDUCATION,PRINCIPAL GOVT POLYTECNIC	
63	MCA/1219/1995	17/04/2018	I.U. PATHAN,	(MR JR NANAVATI)	STATE OF GUJARAT,DIRECTOR GENERAL & INSPECTOR OF POLICE,	
64	MCA/1220/1995	20/06/2018	MAHESHCHANDRA C. SHROFF,	MR HD VASAVADA	STATE OF GUJARAT & OTHERS,	
65	MCA/1222/1995	20/06/2018	ANIL STARCH PRODUCTS LTD.,	MR DEEPAK V PATEL	GUJARAT MAZDOOR PANCHAYAT,GUJARAT AUDYOGIK KAMDAR MAHAMANDAL,NUTAN GUJARAT GENERAL KAMDAR UNION,R.S.SHUKLA,	
66	MCA/1224/1995	06/07/2018	GENERAL MANAGER,JAY SHREEJI COOP SOCIETY	,M/S TRIVEDI & GUPTA	GUJARAT ENGINEERING & GENERAL KAMDAR UNION,HARIBHAI T VASAVA	
67	MCA/1226/1995	06/07/2018	VINAYAKRAI C CHHAYA,	(MR HK RATHOD)	RK PATHAK,DV GUPTE	
68	MCA/1228/1995	06/07/2018	P CHIDAMBARAM,		PRESIDING OFFICER,AHMEDABAD ADVANCE MILLS LTD.	
69	MCA/1233/1995	06/07/2018	SULTANALI MOHSINALI VORA,		DEPTT. OF FOREST & ENVIRONMENTGOVT. OF GUJARAT,	

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70	MCA/1237/1995	17/04/2018	HOSPITAL STAFF COLONY,	ADVOCATE NOTICE NOT RECD BACK,(MR MC SHAH)	STATE OF GUJARAT,COMPETENT AUTHORITY & ADDL COLLECTOR	
71	MCA/1240/1995	06/07/2018	ALAMKHAN U PARMAR,	MS. PAYAL M TUVAR	MANAGINGDIRECTOR,	
72	MCA/1242/1995	17/04/2018	GUJARAT STATE HANDICRAFT & HANDLOOM DEVELOPMENT CORP.LTD.,K.K.KAK	,NANAVATI ASSOCIATES	SHASHIKANT PARASRAM THAKUR,	
73	MCA/1243/1995	06/07/2018	INDIRABEN L MEHTA,	MR GIRISH PATEL	STATE OF GUJARAT,COLLECTOR OF VALSAD DISTRICT,VIJAYKUMAR N PATEL,BHANUBEN B AHIR,HEMANTBHAI M PANWALA,PUSHABEN MAGANLAL PATEL	
74	MCA/1245/1995	17/04/2018	NN SHARMA,		DY POLICE COMMISSIONER & ORS,	
75	MCA/1279/1995	06/07/2018	KISHORCHANDRA N DAVE,	MR DM THAKKAR	KARAMSINH TAPUBHAI OR HIS SUCCESSOR IN HIS OFFICE & 2,PRINCIPAL,THORALA HIGH SCHOOL,DIST. EDUCATION OFFICER	
76	MCA/1296/1995	17/04/2018	PATEL JIVIBEN D/O NATHABHAI BHAGABHAI,	(MR MI PATEL)	PATEL ISHAWBHAI BECHARBHAI,	
77	MCA/1310/1995	17/04/2018	BOROLE SATISHKUMAR & ORS,	MR BN RAVAL	DIST.PRIMARY EDUCATION & ORS,	
78	MCA/1332/1995	17/04/2018	GSRTC,	MR HS MUNSHAW	ANIL VISHNUPRASAD VYAS,	
79	MCA/1338/1995	06/07/2018	DISTRICT PRIMARY EDUCATION OFFICER,	MR HS MUNSHAW	DALJIBHAI P UPLANA,	
80	MCA/1341/1995	06/07/2018	BHANUPRASAD M GANDHI,	(MR SK JHAVERI)	STASTE OF GUJARAT,JOINT DIRECTOR OF HIGH EDUCATION,MATHURDAS L GANDHI HIGHER EDUCATION SOCIETY	
81	MCA/1345/1995	06/07/2018	BHAGVATLAL K SHAH,MAGANLAL K SHAH	,(MR GIRISH D BHATT)	RAJPIPLA MUNICIPALITY,	
82	MCA/1346/1995	06/07/2018	JHALA RANJITSINH V,GOHIL SAHADEVSINH J,MAKWANA NRANBHAI K,KISHORSINH J ADIYOL	,MR GM JOSHI	GUJ.PANCHAYAT SERVICES SELECTION BOARD,STATE OF GUJARAT	
83	MCA/1351/1995	06/07/2018	GSRTC,	MR HEMANT S SHAH	VIPINKUMAR B VANODIA,VITHALBHAI GANDABHAI	
84	MCA/1372/1995	06/07/2018	STATE OF GUJARAT,	MR TH SOMPURA	MEENABEN A PATEL,DIST. PRIMARY EDUCATION OFFICER,HEAD MASTER,DDO	
85	MCA/1378/1995	06/07/2018	STATE OF GUJARAT,	MR DA BAMBHANIA	SL FANAT & OTHERS,	
86	MCA/1379/1995	06/07/2018	NARAN M. PATEL,	MR GIRISH PATEL	BANK OF BARODA.,BANK OF BARODA.,ASSISTANT GENERAL MANAGER,,DY.GENERAL MANAGER,	
87	MCA/1380/1995	06/07/2018	KN CHHAYA,SOMABHAI M NAYANI	,MR DS VASAVADA	STATE OF GUJARAT,ADDITIONAL COLLECTOR	
88	MCA/1389/1995	06/07/2018	APPROPRIATE AUTHORITY,,	MR MANISH R BHATT	SARWARBEN TEEMAS KHAMBTA,ISMATBEN TEMAS KHAMBATA,ADLLBHAI TEMAS KHAMBATA,SAMVID COOPERATIVE HHOUSING SOCIETY LTD.	
89	MCA/1392/1995	06/07/2018	THE HINDUSTAN TIMES LTD.,	MR PM BHATT	BHOGILAL TRIKAMLAL,THE MAMLATDAR & A.L.T.,DEPUTY COLLECTOR (L.R.APPEALS),GUJARAT REVENUE TRIBUNAL	
90	MCA/1396/1995	17/04/2018	SAURASTRA MAJDOOR MAHAJAN SANGH,	MR JJ YAJNIK	DELWADA GRAM PANCHAYAT,RK NINAMA,NATWARLAL K DEVNURARI,STATE OF GUJARAT	
91	MCA/1397/1995	06/07/2018	MANEKBHAI J AMROLIWALA,	(MR BJ JADEJA)	GUJARAT REVENUE TRIBUNAL,BHAGABHAI DEVJIBAHAI	
92	MCA/1534/1995	06/07/2018	BHALIBEN B PATEL,	(MR SG SHAH)	MUSTAKAHMED M MANSURI,DOSMAHMAD K NAGORI,ORIENTAL INSURANCE CO LTD	

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93	MCA/1650/1995	06/07/2018	BABUBHAI KARSANBHAI CHAVDA,	(MR AD PADIVAL),MR PJ KANABAR	HARCHARANSINH PRATAPSINH SARDAR,NIRMAL KUNVARJI VORA,NEW INDIA INSURANCE COMPANY	
94	MCA/1684/1995	06/07/2018	CHETANABEN P SONI,	MR KETAN A DAVE	JAYANTIBHAI HIRABHAI,PRINCIPAL,DPEO	
95	MCA/1798/1995	17/04/2018	AMRUTLAL M PATEL,	ADVOCATE NOTICE NOT RECD BACK,(MR NR SHAHANI)	VC HIREMATH,	
96	MCA/533/1996	06/07/2018	MIR KALU GIGA,BABIBEN KARUBHAI,HAJIBHAI KARUBHAI THROUGH HIS FRIEND OPPONENT NO.1,HALIMABEN GIGABHAI	,MR YOGESH S LAKHANI	HEBABHAI MANGABHAI,NEW INDIA INSURANCE CO	
97	MCA/696/1996	06/07/2018	CHANDUBHAI FAKIRBHAI PATEL,	(MR MC SHAH)	DHIREN AMRATLAL SHAH,VIPUL RASIKLAL SHAH-PARTNER DHIREN SHAH & CO.,GAURAV PRASUKHLAL SHETH -EX-PARTNER DHIREN SHAH & CO.,SURESH GANDHI - PARTNER DHIREN SHAH & CO.	
98	MCA/752/1996	06/07/2018	JASHIBEN CHANDUJI THAKOR,	MR BHARAT JANI	PREHLADBHAI MANGALDAS PRAJAPATI,GUJARAT STATE ROAD TRANSPORT CORPORATION,ALLARAKHA SADIKALI FAKIR,TALAB D KAGTHARA,NEW INDIA INSURANCE CO.LTD.	,NOTICE SERVED BY DS,MR YN RAVANI
99	MCA/785/1996	17/04/2018	JS DIMOND INDUSTRIES,	MR BM MANGUKIYA	GUJARAT STATE FINANCIAL CORPORATION,PHILIPS VADERA,CHELLABHAI BHARWAD	
100	MCA/944/1996	06/07/2018	STATE OF GUJARAT,COMMISSIONER OF SALES TAX	,MR DA BAMBHANIA	S.V.SHAH,	
101	MCA/963/1996	17/04/2018	JINDAL TEXOFAB LTD,	ADVOCATE NOTICE NOT RECD BACK,(MR AS KOTHARI)	STATE OF GUJARAT,GUJARAT POLLUTION CONTROL BOARD,GUJARAT INDUSTRIAL DEVLOPMENT CORPN,PRAVIN J PATEL	
102	MCA/1626/1996	06/07/2018	SHIVAM THEATRE,	MR BS OZA	GOVT. OF GUJARAT,COLLECTOR OF STAMPS,CHIEF CONTROLLING REVENUE OFFICER	
103	MCA/1916/1996	17/04/2018	AJENDRAPRASADJI,	MR HM PARIKH	MANAGING TRUSTEE,	MR DEVANG NANAVATI
104	MCA/1990/1996	06/07/2018	MAHENDRABHAI ALIAS MAHESHBHAI PRABHUDAS PATEL,	MR KM PARIKH	SIRAUDIN F MALEK,HARISHBHAI CHINUBHAI VYAS,RAJENDRAKUMAR MAFATBHAI PATEL,NEW INDIA INSURANCE CO.LTD.	
105	MCA/1991/1996	06/07/2018	PRAKASHKUMAR R MASANI,	MR KM PARIKH	VINODBHAI B VAGHELA,ORIENTAL INSURANCE CO.LTD.	
106	MCA/2112/1996	09/08/2018	GUJARAT ELECTRICITY BOARD,	MR TUSHAR MEHTA	GEB DY.ENGINEERS AND JUNIOR ENGINEERS ASSOCIATION,GEB EMPLOYEES UNION,SHRI G.S.BAROT,ARBITRATOR,	NOTICE SERVED,(MR KK PANDEY),MR DS VASAVADA
107	MCA/128/1997	23/11/2016	PRASHANT P SHAH,		SHRUTI PRAMOD SHAH,	
108	MCA/306/1997	17/04/2018	JAHABHAI CHATURBHAI,CHATURBHAI KARSANBHAI,VARANBHAI VASHRAMBHAI THRO' GUARDIAN AND L.R.	NOTICE UNSERVED,(MR JV MEHTA)	PREMCHAND GADHWAD,COLLECTOR	
109	MCA/309/1997	17/04/2018	PADHAMAVATI MULCHAND SHAH,	MR DARSHAN M PARIKH	KIRAN INDRALAL SHAH,KALPANA KIRAN SHAH	
110	MCA/426/1997	08/06/2017	ASHOKBHAI B BAROT,	MR PH PATHAK	DIST COLLECTOR,KALOL NAGARPALIKA	
111	MCA/763/1997	07/09/2017	HIRUBHAI P PATEL,	MR BS PATEL	SADHUL STEELS PVT.LTD.,C S RATHOD	
112	MCA/987/1997	06/07/2018	DESAI CONSTRUCTION CO.,	ADVOCATE NOTICE SERVED	NATIONAL BUILDING CONSTRUCTIONCORPORATION LTD.,S A DESAI,DALJIT SINGH	
113	MCA/1179/1997	25/03/2009	MANSUKHLAL H SHETH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	BIPINCHANDRA VADILAL BAVISHI,USHABEN BIPINCHANDRA BAVISHI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
114	MCA/1371/1997	06/07/2018	RUPSANGBHAI FATABHAI CHAUHAN,	MR BS PATEL	BHIKHABHAI DAHYABHAI PARMAR,SUNILKUMAR MANUBHAI SHUKLE,KANUBHAI DAHYABHAI PATEL,NEW INDIA ASSURANCE CO.LTD.	
115	MCA/1555/1997	16/02/2017	SS NEVE,	NOTICE SERVED,APPEARANCE DELETED	UNION OF INDIA,SHEO KISHORE	
116	MCA/1719/1997	31/03/2009	STATE OF GUJARAT,CHIEF CONSERVATOR OF FORESTS,CONSERVATOR OF FORESTS,DY.CONSERVATOR OF FORESTS	GOVERNMENT PLEADER	NI ANISH CO.,	MR YN RAVANI
117	MCA/2289/1997	06/07/2018	CHANDUBHAI RANCHHODBHAI PARMAR,	MR PK HANDA	COMMANDER S.R.P.,SPECIAL CHIEF POLICE OFFICER (ADMN.),DIRECTOR GENERAL OF POLICE,STATE OF GUJARAT	
118	MCA/2496/1997	29/03/2017	VASANT NATURE CURE HOSPITAL & PRATIBHA MATERNITY HOSP.TRUST,JAYANTILAL PRANLAL THAKORE,SHETH ARVINDBHAI NAROTTAMBHAI,SHUSHILABEN M DANGARWALA,SAMIRBHAI THAKORE	MR MC BHATT	UKAJI KAMAJI -DECD. THRO'HEIRS,NATHIBEN WD/O UKABHAI KAMABHAI,KANTIBHAI UKABHAI,LAXMIBEN D/O UKABHAI,MOMIN UKABHAI,MINOR RAGHU UKABHAI THRO' GUARDIAN MOTHER	
119	MCA/487/1998	12/02/2015	LALJIBHAI MAKWANA,	MR VH DESAI	NARENDRABHAI,	MR MUKUND M DESAI
120	MCA/675/1998	22/11/2016	SAIYED IQBAL MUSHAMIYA,GUJARAT RAJYA ARDHSARKARI AUDHYOGIK KARMACHARI SANGH	MR PH PATHAK	PS VARMA AND/OR HIS SUCCESSOR IN OFFICE,PV RAWAL AND/OR HIS SUCCESSOR IN OFFICE	
121	MCA/693/1998	15/11/2016	GSRTC,	MR HARDIK C RAWAL	BABUBHAI HIRJIBHAI PATEL,ISHULKAMAL MOHMEDKHAN	
122	MCA/699/1998	06/07/2018	ABDULBHAI IBRAHIMBHAI BIN DAUDBHAI VOHRA,NOORMAHAMAD HASANBHAI VOHRA	(MR SR SHAH)	GANIBHAI IBRAHIMBHAI BIN DAUDBHAI VOHRA,UMARBHAI RASULBHAI BIN SABANBHAI VOHRA,GULAMNABI RASULBAHI BIN ISMAILBHAI VOHRA,IBRAHIMBHAI NASANBHAI VOHRA,GULAMNABI JAMALBHAI VOHRA,MAHAMADBHAI IBRAHIMBHAI BIN DAUDBHAI VOHRA,USMANBHAI KARIMBHAI GAFURBHAI VOHRA,HAJI ABDUL ISMAILBHAI VOHRA,INAYAT NOORMAHMAD RASULBHAI VOHRA,YUNUS HAJI ABDUL ISMAIL VOHRA,CHARITY COMMISSIONER	
123	MCA/884/1998	06/07/2018	GSRTC,	MR HARDIK C RAWAL	MOHAN PRADHAN KHARVA,ISHULKAMAL MOHMEDKHAN	
124	MCA/1282/1998	06/07/2018	RAMTUJI SAVAJI,GABHAJI KACHRAJI,KADAJI KACHARAJI,JIVAJI KACHARAJI,MANJIBEN KACHARAJI,BABABEN KACHARAJI	,MR MIHIR H JOSHI	COMPETENT AUTHORITY AND DY.COLLECTOR,	
125	MCA/1501/1998	08/10/2013	DAHOD MERCHANTINE CO OP BANK LTD.,	MR BS PATEL,MRS RANJAN B PATEL	NAVBHARAT ROLLER FLOUR & PULSE MILL,	MS TEJAL K SHAH,HCLS COMMITTEE
126	MCA/2327/1998	17/04/2018	TRUST OF THE TEMPLE SHREE LAXMINARAYAN DEV,THRO'TRUSTEES,SWAMI GHANSHYAMPRASADDASJI GURU KUNJVIHARDASJI,HASMUKHBHAI RANCHODBHAI PATEL	MR HM PARIKH	CHARITY COMMISSIONER,BRAHMACHARI GADADHARANANDJI GURU NIRASWADANANDJI	GOVERNMENT PLEADER,RULE UNSERVED
127	MCA/2679/1998	15/12/2016	CONTINENTAL TEXTILE MILLS LTD,	MR ARUN H MEHTA	BHARAT K PATEL,AS MANN GENERAL MANAGER	
128	MCA/2699/1998	17/04/2018	AGARIA USMAN ALLARAKHA,	MR MH BAREJIA	SANGAR AMIN HUSEN,SANGAR HUSEN ISHAK,SANGAR HASAM ISHAK,ABDULLA JAKAB AGARIA,PORT OFFICER,STATE OF GUJARAT	
129	MCA/2718/1998	21/07/2015	KUTUBBHAI NOMANBHAI BORIAWALA,MURTUZA KUTUBBHAI BORIAWALA,SABIRBHAI KUTUBBHAI BORIWALA,RASIDA HUSSANI RAMPURWALLA,HUSSANI NOMANBHAI	NOTICE NOT RECD BACK, (MR DK ACHARYA)	BABUBHAI SOMABHAI WAGHRI,	APPEARANCE DELETED
130	MCA/100/1999	17/04/2018	RANCHHODBHAI I CHAUHAN,	(MR RM PARMAR)	MANAGER,OFFICIAL LIQUIDATOR,COMMISSIONER OF PAYMENT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
131	MCA/168/1999	16/02/2017	JAYANTIBHAI KESARABHAI PATEL,KESARABHAI LADHABHAI PATEL,GOVINDBHAI LADHABHAI PATEL,DAHYABHAI HANSRAJ PATEL,PREMJIBHAI HANSRAJ PATEL	NOTICE SERVED,UNSERVED EXPIRED (N),APPEARANCE DELETED	KS VASAVA/ DY COLLECTOR,PB SOLANKI EXECUTIVE ENGINEER	
132	MCA/337/1999	25/06/2008	PANCHAL BABUBHAI MULJIBHAI,MEHTA LAXMIBEN PRAVINCHANDRA,THAKKAR MANEKLAL MANILAL	MR UI VYAS	BAHUCHARAJI TEMPLE TRUST,C K TRIVEDI OR HIS SUCCESSOR IN OFFICE, ADMINISTRATOR,S J TRIVEDI,COLLECTOR,PRANT OFFICER,BAHUCHARAJI GRAM PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR GIRISH D BHATT),MR SB BRAHMBHATT
133	MCA/340/1999	25/06/2008	SURESHKUMAR NATWARLAL MEHTA,	MR UI VYAS	BAHUCHARAJI TEMPLE TRUST,C K TRIVEDI OR HIS SUCCESSOR IN OFFICE, ADMINISTRATOR,S J TRIVEDI,COLLECTOR,PRANT OFFICER,BAHUCHRAJI GRAM PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR GIRISH D BHATT),MR SB BRAHMBHATT
134	MCA/343/1999	25/06/2008	TRIVEDI LALSHANKER SHIVPRASAD,ZALA RAMAJI KISHORJI,DAVE JITENDRAKUMAR MOHANLAL,PATEL RAMJIBHAI KANJIBHAI,LABHUBEN SAVJIBHAI,THAKORE MANEKLAL MANILAL,DIVAN USUFKHA JABBARSA,PANCHAL RAMANLAL BABULAL,DARJI CHHANCHHIBEN DAJUBHAI,SOLANKI LAXMANSINH MOHANSINH,PATEL KANTIBHAI BHAGVANDAS,THAKER VINODKUMAR DEVSHANKER,PATEL CHANDULAL AMBALAL,RAVAL VIJAYKUMAR GAUTTAMLAL,PATEL BHARATKUMAR DAHYALAL,PATEL SATISHKUMAR JAYANTILAL,THAKER GUNVANTLAL KUBERDAS,JOSHI RATILAL AMTHALAL DECD.THRO' HEIRS & L.R.,JASHIBEN @ JASHUMATIBEN WD/O RATILAL A. JOSHI,ASHWINKUMAR RATILAL JOSHI,VIJAYKUMAR RATILAL JOSHI,KOKILABEN D/O.RATILAL A.JOSHI &,KAILASHBEN D/O.RATILAL A.JOSHI,MEENABEN D/O.RATILAL A.JOSHI,,GAYATRIBEN D/O JOSHI RATILAL & WIFE OF VASUDEV JOSHI,,PANDYA VASUDEV KESHAVLAL,JOSHI SHASHIKANT BABULAL,SONI GOPALBHAI PARSOTTAMDAS,SONI KAMLABE WD/O GOPALBHAI,YOGESHKUMAR GOPALBHAI SONI,BHARATBHAI GOPALBHAI SONI,KANAIYALAL GOPALBHAI SONI,JAYSHREEBEN D/O.GOPALBHAI,SONI ANSUYABEN D/O.GOPALBHAI,PATNI HIMATLAL SUKHLAL,THAKER RAMANLAL VADILAL,PUJARA CHATURBHAI KHODIDAS	RULE SERVED,MR UI VYAS	BAHUCHARAJI TAMPLE TRUST,C K TRIVEDI OR HIS SUCCESSOR IN OFFICE, ADMINISTRATOR,S J TRIVEDI,COLLECTOR,PRANT OFFICER,BAHUCHRAJI GRAM PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR GIRISH D BHATT),MR SB BRAHMBHATT
135	MCA/843/1999	05/03/2015	AHMEDABAD MUNICIPAL CORPORATION,	MR SATYAM Y CHHAYA	HARISHBHAI GANPATBHAI PATEL,	NOTICE SERVED BY DS,MR P P KASVALA
136	MCA/1895/1999	30/07/2010	NARAYAN KANAIYALAL,LALJIBHAI KHIMJIBHAI,PRAVINCHANDRA D PANDYA,CHAITANYABHAI PREMCHAND MALKANI,HARILAL TUFANI YADAV,LUKIOUS TIMOTI,BHAGWAN YADAV,RAMKHILVANT BANGASING,PRABHAT MOHAN,MAGAN PITAMBER,DEVANG CHITRANJAN,JASHUBHAI ATMARAM,MADHUKAR VEDU,PRAVIN RAVJIBHAI,IF SHAIKH	MR SHAILESH C PARIKH	SAMVEG K LALBHAI,VINODRAI RATILAL SHAH	MR GIRISH PATEL,NANAVATI ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
137	MCA/2038/1999	07/09/2017	AVANTI DEVELOPERS (HALOL),	MR NAVIN K PAHWA	GORDHANDAS JIVANLAL PATEL,RAMESHCHANDRA JIVANLAL PATEL,MADHURIBEN JIVANLAL PATEL,PRAKASHBHAI GORDHANDAS PATEL,GITABEN KIRITKUMAR SETH,UPENDRAKUMAR INDRAVADAN PANDYA,BHAVIKABEN YOGESH UPADHYAY,MAYABEN CHANDRESHKUMAR SHAH,INDIRABEN VINODKUMAR PATEL,DIPTIBEN DILIPKUMAR SETH,PARULBEN RAJENDRA SHAH,SANJAY VALLABHDAS SETH,GOPAL VALLABHDAS MODI,JAYSHREE RAKESH TALATI	,MR DEVANG NANAVATI
138	MCA/2205/1999	17/04/2018	ARVINDBHAI AMRUTBHAI PATEL,	MR SB BRAHMBHATT	CHAIRMAN/MANAGING DIRECTOR GOVIND GLASS INDUSTRIES LTD.,	(MR KA PUJ)
139	MCA/2211/1999	11/07/2008	JANET JOHNBHAI CHRISTY,SHETH RAJESHRI MOHANLAL	MR VH DESAI	ROSELLEYBEN ARVINDBHAI ENGINEER,PUNJIRAM K.CHAUDHARY	DELETED,MR ANIL S DAVE,MR DM THAKKAR
140	MCA/2396/1999	05/02/2015	PRATAPSINH MANSINH CHAUHAN,	MR MANOJ N POPAT	GSRTC,COMMERCIAL SUPERINTENDENT,DIVISIONAL CONTROLLER (VIBHAGIYA NIYAMAK)	
141	MCA/2439/1999	08/07/2016	MENA PARK COOPERATIVE HOUSINGSOCIETY LTD.,	(MR PJ VYAS)	STATE OF GUJARAT,COMPETENT AUTHORITY & ADDL. COLLECTOR	GOVERNMENT PLEADER
142	MCA/2487/1999	05/08/2010	INDUMATIBEN WD/O SURESHBHAI BHIKHABHAI,SANJAYKUMAR SURESHCHANDRA SHAH,JANAKKUMAR @ SANDIPKUMAR S SHAH,VIJAYKUMAR SURESHCHANDRA SHAH,MOXILABEN SHAILESHKUMAR SHAH	(MR SB VAKIL)	ROHITKUMAR HIRACHAND SHAH,	MR ZUBIN F BHARDA,(MR SUNIL C PATEL)
143	MCA/2557/1999	30/01/2015	INDRA D BHAVNANI, PROPRIETOR,	MR. BHARGAV N. BHATT	OM K SUTARIA (C.R.S.),MANMOHAN SINGH SENIOR DCM,BS PANDYA (CRS) CITY BOOKING OFFICE,KC JEENA, DIVISIONAL RLY MANAGER (COMM),UNION OF INDIA,GENERAL MANAGER	,NOTICE SERVED,MR JJ YAJNIK
144	MCA/2604/1999	11/04/2014	CHHOTALAL LALJIBHAI CHANDSARA,GUJARAT MAZDOOR SABHA	,(MR MUKUL SINHA)	SUBHASH R AMIN,JAGDISH THAKORE,RAJESH N PAROCHA	MR.VARUN K.PATEL
145	MCA/1550/2000	22/01/2015	HARGOVANDAS AMICHAND PATEL,	(MR HJ NANAVATI)	ARVIND AGRAWAL OF HIS SUCESSOR IN OFFICE,C.M.SHAH OR HIS SUCCESSOR IN OFFICE,P.M.DAVE OR HIS SUCCESSOR IN OFFICE,V.G.MODI OR HIS SUCCESSOR IN OFFICE	
146	MCA/2110/2000	30/04/2015	SUO MOTU,	GOVERNMENT PLEADER,SUO MOTU,MR GM JOSHI	UMAKANT SHIRVATSAVA,	(MR AD SHAH)
147	MCA/169/2001	21/11/2016	SEVALIA URBAN CO-OPERATIVE BANK LIMITED,	MR KM PATEL	JASWANTBHAI RAMABHAIPATEL,BHAGWATI TOBACCO COMPANY	RULE SERVED BY DS,MR PINAKIN M RAVAL
148	MCA/946/2001	08/07/2009	NITA INTERNATIONAL,	M/S.VYAS ASSOCIATES	AMC,HASMUKH SHAH BUILDERS SHALIN BUNGALOW,HASMUKH SHAH, SHALIN BUNGALOW,UPENDRA SHAH, SHALIN BUNGALOW	NOTICE SERVED,MR MC BHATT

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
149	MCA/1152/2001	24/11/2010	MEMBER OF H U F OF DECD. HIRAJI KHODAJI THAKOR,LAXMANJI HIRAJI THAKOR,HEIRS OF DECD. PRATAPJI HIRAJI THAKOR,NARANSINH HIRAJI THAKOR,LAXMANJI HIRAJI THAKOR,SHARDABEN HIRAJI THAKOR,SHANTABEN HIRAJI THAKOR,HEIRS OF DECD. KESHARBEN W/O HIRAJI KHODAJI THAKOR,HEIRS OF DECD. PRATAPJI HIRAJITHAKOR,SHARADABEN WD/O PRATAPJI HIRAJI THAKOR,SHARTABEN WD/O PRATAPSINH HIRAJI THAKOR,LAXMANJI HIRAJI THAKOR,RAJESH PRATAPJI THAKOR,AMARSINH HIRAJI THAKOR,RAJESH PRATAPSINH,DINABEN PRATAPJI THAKOR,PRATAPSINH HIRAJI THAKOR,DINABEN PRATAPSINH,LATABEN PRATAPJI THAKOR,LATABEN PRATAPSINH,NARANSINH HIRAJI THAKOR,LAXMIBEN HIRAJI THAKOR,SUNITABEN HIRAJI THAKOR,SUNITABEN PRATAPJI THAKOR,SHARDABEN HIRAJI THAKOR,SHANTABEN HIRAJI THAKOR,MEMBERS OF HUF OF DECD. MALAJI KHODAJI THAKOR,HEIRS OF DECD. BAJIBEN WD/O MALAJI KHODAJI,MADHUBHAI MALAJI THAKOR	MR PS CHAMPANERI,(MS NISHA M THAKORE),BHOOMI M THAKORE	NALINCHANDRA ATMARAM SHAH,HEIRS OF DECD. NARANBHAI,NATVARBHAI NARANBHAI,CHANDRAKANTBHAI NARANBHAI,CHANCHALBEN D/O NARANBHAI KALYANBHAI,KAMLABEN D/O NARANBHAI KALYANBHAI,VASANTBHAI RAMANLAL PATEL,JASHUBHAI RAMANLAL PATEL,BHARATBHAI RAMANLAL PATEL,BHARTIBEN D/O RAMANLAL PATEL	,MR AJAY R MEHTA,MR DEVANG VYAS
150	MCA/1965/2001	10/03/2015	RANJAN RAMBHAI PATEL,	MR SUBRAMANIAM IYER	VARESH SINHA,P. PANEERVEL	GOVERNMENT PLEADER,MR SATYAM Y CHHAYA
151	MCA/87/2002	05/02/2015	HASUMATIBEN YASHVANTLAL SHAH,GOPAL YASHVANTLAL SHAH,NITIN YASHVANTLAL SHAH	MR BHARAT JANI	MOHAMMEDSARIF GANIBHAI CHHIPA,	(MR NS SHETH)
152	MCA/786/2002	18/12/2014	MOHMED ASIM BINHAMID,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VADODARA MUNICIPAL CORPORATION,GURUPRASAD MAHAPATRA,RAVIKANT D JOSHI	MR PRANAV G DESAI
153	MCA/833/2002	18/12/2014	PRAKASH RAJARAM HARLIKAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VADODARA MUNICIPAL CORPORATION,GURUPRASAD MAHAPATRA,RAVIKANT D. JOSHI CHIEFACCOUNTANT	MR PRANAV G DESAI
154	MCA/1088/2002	26/02/2015	JETHABHAI PITAMBARBHAI,	NOTICE SERVED,(MRS DT SHAH)	DISTRICT PANCHAYAT SHRI DHANANJAY DWIVEDI,SHRI C S CHAWDHARY DISTRICT EXECUTIVE ENGINEER	NOTICE SERVED BY DS,SERVED BY RPAD (N),MR HS MUNSHAW
155	MCA/1089/2002	19/03/2014	GYAN CHAND CHATTAR,	(MR DIPAK C RAVAL)	K.K. AGRAWAL,GODBALE SR. DIVISIONAL ACCOUNTS OFFICE,SUNITA AVASTHI, FINANCIAL ADVISOR & CHIEF ACCOUNTS OFFIC	MR MG NAGARKAR
156	MCA/283/2003	04/04/2011	RAKESHPRASAD MAHENDRAPRASAD PANDE,	MR PRASHANT G DESAI	HARJIBHAI NANJIBHAI BHIMANI,ASHOKBHAI NATHABHAI PATEL,MADHUBHAI THAKARSHIBHAI,NINGALA SWAMINARAYAN TEMPLE & NINGALA MAHILA SWAMINAR.TEMPLE,BHAGWANBHAI PRAGJIBHAI VITHANI,MANJIBHAI GANDABHAI DOBARIA,MOHANBHAI SHAMJIBHAI VITHANI,RAMJIBHAI LAKHMANBHAI BHIKADIA,HIMATBHAI DIYALBHAI GOKALIA	,RULE SERVED,MR HM PARIKH,MR ASPI M KAPADIA,MR.HEMANG H PARIKH
157	MCA/1615/2003	17/06/2008	PWD EMPLOYEES' UNION,CHHAGAN JAMNA CHAUDHARY,MAGAN BAVA CHAUDHARY,PRATAP DIVARIA VASAVA,BHIMSING CHOGADA CHAUDHARY,CHUNILAL RUVJI CHAUDHAYR,SAMA EDIA VASAVA,ISHWAR KANTILAL CHAUDHARY,SINGA DEVNA VASAVA,SAMSING BEDIA VASAVA	MR SHALIN N MEHTA	BH CHAUDHARI, EXECUTIVE ENGINEER,SECRETARY, NARMADA WATER RESOURCES AND WATER SUPPLY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
158	MCA/2058/2003	08/08/2008	CHEMICAL MAZDOOR PANCHAYAT THRO.PRESIDENT,	MS SONA SAGAR	ASHWIN G MODI,WORKMEN OF PETITIONER COMPANY,GUJARAT INDUSTRIAL TRUCKS	,NOTICE SERVED,RULE SERVED,MR JV JAPEE
159	MCA/2316/2003	12/01/2009	PRAHLADBHAI PRABHUDAS PATEL,GANPATBHAI N PATEL	MR BS PATEL,MRS RANJAN B PATEL	BHARAT RAWAL,D.U.PRAJAPATI ASSTT.TOWN PLANNER,P.P.DESAI ASSTT.TOWN PLANNER	NOTICE SERVED,NOTICE SERVED BY DS,MR RR MARSHALL,MR ADIL R MIRZA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
160	MCA/93/2004	14/05/2008	RUPABEN W/O BHARATKUMAR AMBALAL PATEL,	(MR MB GANDHI)	BHARATKUMAR AMBALAL PATEL,DHAVAL BHARATKUMAR PATEL,HASMUKH B PANCHAL	RULE SERVED,MR DC DAVE,MR ASHUTOSH R BHATT
161	MCA/190/2004	12/01/2009	KIRTIBEN BHARATKUMAR NAIK,	MS MAMTA R VYAS	MANJULABEN SAVANI PRINCIPAL,SAMBHUBHAI K PATEL PRAMUKH/SECRETARY,RAMESHBHAI C MEHTA SHASHANADHIKARI	RULE SERVED,MR PRASHANT G DESAI,MR BM MANGUKIYA
162	MCA/863/2004	17/07/2008	DEVJIBHAI RANABHAI MAKWANA,	MR HRIDAY BUCH	STATE OF GUJARAT,RESIDENT MEDICAL OFFICER	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED
163	MCA/1084/2004	25/08/2010	RAMANLALA MANILAL MODI,	MR AK CLERK	AGRICULTURAL PRODUCE MARKET COMMITTEE,DALJIBHAI RAMJIBHAI CHOUDHARY CHAIRMAN,RAMJIBHAI MASOTBHAI CHOUDHARY SECRETARY, A.P.M.C.,DIRECTOR OF AGRICULTURAL - DELETED AS PER ORDER DTD.6.5.05.	DELETED,RULE SERVED,DS AFF.NOT FILED (R),MR BS PATEL,MRS RANJAN B PATEL
164	MCA/1138/2004	15/04/2015	KRISHNASING THAKURSINGH RAJPUT,	APPEARANCE DELETED,MR GIRISH M DAS	MAYANK DAHYABHAI SHAH,CHAITANYA CHANDULAL,HOTEL KARNAVATI C.S.MOTELS PVT.LTD.	MR RITURAJ M MEENA,MR SACHIN D VASAVADA
165	MCA/1289/2004	12/01/2009	M.K.SHAIKH,	MR IS SUPEHIA	VILASINIBEN RAMCHANDRAN,YAKUBBHAI M VANKAR,GOVINDBHAI R VIRPARA	GOVERNMENT PLEADER,RULE SERVED
166	MCA/1302/2004	24/02/2015	M M LAHORI RETIRED ASST. DIRECTOR FORENSIC SCIENCE,		KC KAPOOR,JM VYAS	GOVERNMENT PLEADER
167	MCA/1317/2004	25/07/2008	JUNAGADH JILLA MAZDOOR SANGH,PRABHASHANKAR MANSING KALAIYA	(MRS DT SHAH)	G.R. DHORAJIYA OR HIS SUCCESSOIN OFFICE,R.M. PATEL OR HIS SUCCESSOR IN OFFICE,R.A. CHORASIYA OR HIS SUCCESSOIN OFFICE	GOVERNMENT PLEADER,DS AFF.NOT FILED (R),MS PREETI S PARMAR,MR SV PARMAR
168	MCA/1526/2004	14/08/2008	JYOTI KARMACHARI MANDAL,	(MR RD RAVAL)	RAHULBHAI NANUBHAI AMIN,VIVEK EKBOTE,GHANSHYAM RATILAL JOSHI	RULE SERVED,M/S TRIVEDI & GUPTA
169	MCA/1630/2004	09/01/2014	DHRANGADHRA PRAKRUTI MANDAL,	MR AMIT M PANCHAL	UNION OF INDIA PRADIPTO GHOSH,P R JINDAL	MS SEJAL K MANDAVIA,MR RAVINDRA SHAH,MRS KANAN R SHAH
170	MCA/1768/2004	29/01/2015	KALYANESHWARI THROUGH PROJECT DIRECTOR B K SHARMA,	MR SHALIN N MEHTA	SUNIL TREHAN PRESIDENT SAW PIPES LTD,P R JINDAL CHAIRMAN & PROMOTERSAW PIPES LTD,PRADIPTO GHOSH SECRETARY MINISTRY OF ENVIROMENT &	DELETED,MR RAVINDRA SHAH,MRS KANAN R SHAH
171	MCA/2352/2004	20/03/2014	SACHIN UDYOGNAGAR SAHAKARI MANDALI LTD.,	MR AMIT V THAKKAR	STATE OF GUJARAT,M S GOHIL DEPUTY COLLECTOR,JAYANTIBHAI PATEL INCHARGE DY.COLLECTOR,H V MAISURIYA ADDL MAMLATDAR AND ALT,MANHERBHAI MAISURIYA TALATI CUM MANTRI,KANTIBHAI PATEL TALATI CUM MANTRI,CHIMANBHAI D PATEL TALATI CUM MANTRI,GUNVANTBHAI B RATHOD TALATI CUM MANTRI,DHARMISTABEN PALODIA TALATI CUM MANTRI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
172	MCA/194/2005	29/04/2015	PANKAJBHAI HARISHCHANDRA JANI,MANISHABEN MAYURBHAI PATEL,MANOJBHAI RATILALBHAI KANSARI,ANILBHAI BHIKHABHAI SHAH	MR MANAV A MEHTA	CHANDRABEN DRUKESHKUMAR UPADHYAY,RAJNIKANT SHANTILAL JOSHI,JT. CHARITY COMMISSIONER,NAGESHVAR VIDHYA TRUST THRO' THE PRESENT TRUSTEE	GOVERNMENT PLEADER,MR MI MERCHANT,MR DIPAN DESAI,MR VAIBHAV A VYAS,MR C B UPADHYAYA
173	MCA/223/2005	28/01/2019	SWAMI KESHAVPRAKASHJI,JANAKBHAI MOHANBHAI PATEL	MR HARIN P RAVAL	AJENDRAPRASADJI NARENDRAPRASADJI PANDE,NRUGENDRAPRASADJI PANDE S/O. AJENDRAPRASADJI N PANDE,PARSHAD BHANJI BHAGAT,S.P.SWAMI,TRUSTEES OF SHRI GOPINATHDEVJIMANDIR TRUST	MR BS PATEL,MRS RANJAN B PATEL,MR IH SYED,MR VIMAL A PUROHIT
174	MCA/225/2005	28/01/2019	SWAMI KESHAVPRASADJI GADHODHA,JANAKBHAI MOHANBHAI PATEL	MR PRASHANT G DESAI	AJENDRAPRASADJI NARENDRAPRASADJI PANDE,	MR MA BUKHARI,MR IH SYED
175	MCA/361/2005	24/02/2015	KAMLESH PRATAPBHAI PAREKH,	MR MTM HAKIM	RAHI KAMLESHBHAI PAREKH,D/O RAMESHBHAI O SHETH,	MR MM TIRMIZI

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176	MCA/412/2005	03/04/2014	ANAND ACHARYA,	(MR AS SUPEHIA)	RAJESH KISHORE SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
177	MCA/564/2005	21/11/2016	MILL MAJDOOR SABHA,	MR KR KOSHTI	PARSHURAM POTTERY WORKS CO. LTD.,UNION OF INDIA,ENFORCEMENT OFFICER (RECOVERY),RECOVERY OFFICER,POTTERY KAMDAR MANDAL,SUARASHTRA SHRAMIK KAMDAR UNION,SAURASHTRA SHRAMIK KAMDAR SANGH	
178	MCA/613/2005	04/04/2014	RAMANLAL KALIDAS MAKWANA,	MR BHARAT JANI	FALGUNBHAI DIPAKBHAI BHAGAT HARSHDEEP CORPORATION,	MR VIREN G DAVE,MR DHIRAJ M PATEL
179	MCA/681/2005	23/06/2008	NIRNAJANABEN VINODCHANDRA DAVE,	MS MAMTA R VYAS	P.PANEERVEL,SUNANA TOMAR,RAMESHBHAI PATEL	GOVERNMENT PLEADER,RULE SERVED
180	MCA/933/2005	22/08/2008	VINODKUMAR SUBEDAR MISHRA,	MR PRABHAKAR UPADYAY	D.TARA,DISTRICT COLLECTOR- AHMEDABAD OR HIS SUCCESSOR IN,	GOVERNMENT PLEADER
181	MCA/1084/2005	21/06/2010	SAMIR NATWARLAL SHAH,	MR SHAILESH C SHARMA	ARUN JOHN,	NOTICE SERVED,RULE UNSERVED,NANAVATI ASSOCIATES
182	MCA/1305/2005	02/07/2008	SHEELABEN W/O HEMANTKUMAR BHUPENDRARAI SHAH,	MR MP SHAH,MS. KRUTI M SHAH	HEMANTKUMAR BHUPENDRARAI SHAH,	MR NV GANDHI
183	MCA/1382/2005	09/02/2015	ASHOKBHAI AMBUBHAI CHHASATHIA,	(MR RD RAVAL)	ODE BOROUGH NAGAR PALIKA,MANOJ PATEL, CHIEF OFFICER OR HIS SUCCESSOR IN OFFICE,MAYURBHAI JASHBHAI PATEL	RULE NOT RECD BACK,MR MUKESH H RATHOD
184	MCA/1501/2005	08/08/2008	KANTABEN PARSHOTTAMBHAI GOSWAMI,	MR DHAVAL D VYAS	M.S.SAIYED,MAMLATDAR-MUNDRA TALUKA,K.C.THAKKAR-DEPUTY EXECUTIVE ENGINEER,J.C.TRIVEDI-TALUKA DEVELOPMENTOFFICER,A.C.CHANDRY-CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
185	MCA/1898/2005	22/01/2008	LILAWATIBEN MOHANLAL ICECREAMWALA,	MR BA SURTI	MOHAMMED UMAR GULAM HUSEIN,	(MR IQBAL M KHAN)
186	MCA/1981/2005	19/06/2008	J K ADVERTISING THRO' NAYANKUMAR SHAH,SEL SITES THRO' JAYESH G SHAH	MR JAL S. UNWALLA	HIGHLIGHT MEDIA COMMUNICATIONSPVT LTD.,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,HET GRAPHICS THRO' ASIT SHAH AND JITENDRA SHAH	NOTICE UNSERVED,MR PR NANAVATI,HL PATEL ADVOCATES
187	MCA/2033/2005	20/10/2008	SUO MOTU,	SUO MOTU	TUSHAR SHAH,VIRBALABEN H SHAH	NOTICE SERVED
188	MCA/2186/2005	03/04/2014	V.KUREIN,	NANAVATI ASSOCIATES	K PRATAP REDDY,DR.(MS) AMRITA PATEL CHAIRMAN,M SHANKAR, SECRETARY (RURAL DEVELOPMENT),VIPUL MITRAM IAS COMMISSIONER & SECRETARY,NEELIMA KHETAN CHIEF EXECUTIVE,BM VYAS, MANAGING DIRECTOR,E ABRAHAM SJ DIRECTOR,BAKUL H DHOLAKIA. DIRECTOR,V RAMCHANDRAN, CHAIRMAN,HASMUKH SHAH,VIJAY MAHAJAN, MANAGING DIRECTOR,VISHWA BALLABH,HARIBANDHU PANDA,LK VASWANI,INSTITUTE OF RURAL MANAGEMENT	
189	MCA/2198/2005	03/07/2008	SHANTILAL MAGANLAL THAKOR,	(MR KK PANDEY)	SOMABHAI UKABHAI MALI,GHANSHYAMBHAI CHHOTABHAI PATEL,VINUBHAI RAVJIBHAI PATEL P.A.HSOMABHAI UKABHAI MALI,CHARBHUJA DEVELOPERS,SHAYONA CONSTRUCTION,ANIL DEVELOPERS	
190	MCA/2237/2005	12/02/2015	S.K.AGARWAL,	MR G RAMAKRISHNAN	UNION OF INDIA THROUGH DR.JS SHARMA,AK SAXENA MEMBER SERVICES	MS PJ DAVAWALA,MS PAURAMI B. SHETH
191	MCA/2251/2005	20/01/2012	SUO MOTU,	SUO MOTU,MR SHALIN N MEHTA	NANDLAL THAKKAR,ADVOCATE,	MS KAVITA B GAJJAR
192	MCA/2307/2005	13/03/2008	JAYSHREEBEN VALJIBHAI DABSARA,	MR BM MANGUKIYA	BHARTIBEN MAGANBHAI TRIVEDI,A.K.CHHAYA	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR GM JOSHI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
193	MCA/2370/2005	12/01/2009	GHEMARBHAI HARJIBHAI RABARI,	MR TR MISHRA	BANK OF BARODA,	RULE NOT RECD BACK,MR DARSHAN M PARIKH
194	MCA/2380/2005	16/09/2008	PHARMACEUTICAL EMPLOYEES UNION,	MR MS MANSURI	S.G. PHARMACEUTICALS THR; B.R. PANDYA,K.V. SARABHAI	RULE SERVED,NANAVATI ASSOCIATES
195	MCA/2433/2005	26/11/2008	CHHABILDAS MOHANLAL PATEL,	MR KN PATEL	STATE OF GUJARAT,MR.KALARIA, UNDER SECRETARY MINISTRY OF HOME AFFAIRS	GOVERNMENT PLEADER,RULE SERVED,MR KALPESH N SHASTRI
196	MCA/2488/2005	03/07/2008	GRURUPALSINH JASBIRSINH,	(MR BR GUPTA),MR SANJAY R GUPTA	PRAKASH DUDANI,RAM DUDANI	DS AFF.NOT FILED (N),RULE SERVED
197	MCA/2518/2005	12/08/2010	RAJUBABEN DADHUBHAI KAHOR CHARITABLE TRUST,MANUBHAI D KAHOR	MR ASHISH H SHAH	PANSURIA - SECRETARY/TALATI CUM MANTRI,DILIPBHAI B UGAD,BAVKUBHAI UGAD - M.L.A. FROM 43 BABRA LEGISLATIVE ASSEMBLY,DISTRICT SUPERINTENDENT OF POLICE AMRELI	GOVERNMENT PLEADER,MR BM MANGUKIYA,MR DEEPAK V PATEL
198	MCA/2582/2005	23/06/2008	BAVABHAI KARSANBHAI PATEL,	(MR BR GUPTA)	MONA KHANDAR,	GOVERNMENT PLEADER,RULE NOT RECD BACK
199	MCA/2762/2005	08/09/2008	SAROJBEN RAJNIKANT PATEL,	MR TR MISHRA,MR UT MISHRA	KHAMBHAT NAGARPALIKA,PINAKIN PRAVINCHANDRA BRAHMBHATT	RULE SERVED,THAKKAR AND PAHWA ADVOCATES
200	MCA/2796/2005	01/09/2008	SURESHBHAI AMBALAL DAVE,	MR PK SHUKLA	TELECOM DISTRICT MANAGER BSNL, VALSAD,	RULE SERVED,MR YASHWANT S BAROT
201	MCA/2797/2005	01/09/2008	DIPAKBHAI THAKORE,	MR PK SHUKLA	MD SONKAR (GENERAL MANAGER),	MR SANDIP C SHAH,MR YASHWANT S BAROT
202	MCA/2798/2005	01/09/2008	NAMLABHAI RANCHHODBHAI PATEL,	MR PK SHUKLA	MD SONKAR, GENERAL MANAGER,	MR SANDIP C SHAH,MR YASHWANT S BAROT
203	MCA/2799/2005	01/09/2008	BALVANTBHAI KODHABHAI VANKAR,	MR PK SHUKLA	MD SONKAR, GENERAL MANAGER,	MR SANDIP C SHAH,MR YASHWANT S BAROT
204	MCA/2800/2005	01/09/2008	NITINKUMAR H SHASTRI,	MR PK SHUKLA	MD SONKAR, GENERAL MANAGER TELECOM DISTRICT MANAGER,	MR SANDIP C SHAH,MR YASHWANT S BAROT
205	MCA/2837/2005	04/12/2009	C J THAKKAR,	MR NIRAV C THAKKAR	VILASINI RAMCHANDRAN,DIRECTOR OF PENSION AND PROVIDENT FUND (S.M.SHAH),R K PATHAK COLLECTOR,VERAVAL PATAN JOINT NAGARPALIKA (S.D.DHANANI),MR. TAPAN RAI, SECRETARY,	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR AMAR D MITHANI
206	MCA/2986/2005	28/07/2010	JAYANTIBHAI LALLUBHAI SHARMA,	MRS NISHA M PARIKH	STATE OF GUJARAT,COMMISSIONER OF HIGHER EDUCATION,PRESIDENT & MANAGER,PRINCIPAL	GOVERNMENT PLEADER,RULE SERVED,MR VH DESAI
207	MCA/29/2006	25/06/2008	PRAJAPATI NATVARBHAI MOTIBHAI,	MR RK MISHRA	DB PATEL, DEPUTY EXECUTIVE ENGINEER,	RULE SERVED,MR MEHUL H RATHOD
208	MCA/31/2006	23/03/2010	DJ BHATT,LATABEN M DAVE	MR AB VYAS,MS.P J.JOSHI	RAJNIKANT J BHATT MANAGING TRUSTEE,DEPUTY DIRECTOR,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER,MR NV GANDHI
209	MCA/106/2006	18/07/2008	JAYANTILAL VITTHALDAS PATEL,	MR PH PATHAK	S. MURLIKRISHNA DIST. DEVELOPMENT OFFICER,SARPANCH GRAM PANCHAYAT	RULE SERVED,MRS VASAVDATTA BHATT,MR YV BRAHMBHATT
210	MCA/311/2006	28/07/2010	NIEL MAHESHWARI DALIWALA,	MR KIRIT J MACWAN	ANILKUMAR KHANNA SR.DIVISIONAL MANAGER,	
211	MCA/436/2006	06/10/2010	MANUBHAI MOTIBHAI SOLANKI,	MR SHALIN N MEHTA	KANABHA FULABHAI GOHEL,HARIBHAI MASHRUBHAI,JITUBHAI UDESINGBAI GOHEL	MR GM JOSHI
212	MCA/469/2006	19/04/2012	DM PARMAR,	MR KB PUJARA	PANCHMAHAL VADODARA GRAMIN BANK,D RAJAGOPALAN, CHAIRMAN PANCHMAHAL VADODARA GRAMIN,KN SHERDIWALA, REGIONAL MANAGER, PANCHMAHAL VADODARA,RK SHAH, DEPUTY REGIONAL MANAGER	MR DARSHAN M PARIKH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
213	MCA/482/2006	16/04/2015	SUO MOTU,	SUO MOTU	STATE OF GUAJRAT THR' PRINCIPAL SECRETARY,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,M.R.SHAH TOWN PLANNING OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,MR HS MUNSHAW
214	MCA/798/2006	04/04/2008	D.K.CHAVDA,	TANNA ASSOCIATES	B.S. PATEL MANAGING DIRECTOR,I.A. MEHTA EXECUTIVE DIRECTOR (ADM)	NOTICE SERVED,MR HS MUNSHAW
215	MCA/1010/2006	10/08/2010	NISHITH M. DHRUVA,	(MR PARESH UPADHYAY)	S.A.GOLAKIYA, I.A.S.,	MS LILU K BHAYA
216	MCA/1063/2006	24/02/2015	Y.A.PATEL,		STATE OF GUJARAT,GUJARAT PUBLIC SERVICE COMMISSION,SETTLEMENT COMMISSIONER & DIRECTOR OF LAND RECORDS,CHIEF SECRETARY TO GOVT.	GOVERNMENT PLEADER,MR DG SHUKLA
217	MCA/1174/2006	18/07/2008	HARESHKUMAR D MANJANI,SACHINKUMAR P SHAH,RAKESHBHAI A PATEL,VINODBHAI B BARIYA,AMITKUMAR D DELLA,MAHENDRASINH L PATEL,GAUTAMBHAI D BRAHMBHATT,BHUPATSINH RAMANBAHI PATEL,SURSHBHAI GORDHANBHAI PATEL,DHARMESHBHAI KUMAR ROHITBHAI PATEL	MR ASHISH H SHAH	KAMLESHKUMAR JETHALAL SHAH CHAIRMAN, AGRICULTURE PRODUCE,KALYANSINGH VRAJSINGH BARIYA SECRETARY, AGRICULTURE PRODUCE	MR PRAKASH K JANI
218	MCA/1197/2006	17/01/2008	SONALBEN VIMALBHAI VEGAD,	MR SK PATEL	VIMAL RAJUBHAI VEGAD,	(MR DHIRENDRA MEHTA)
219	MCA/1255/2006	06/12/2010	MODY BIJAL BHARATKUMAR,	MR PJ KANABAR	PATEL BRIMAL BABUBHAI,	MR RJ GOSWAMI,MR BHARAT S MATIEDA
220	MCA/1307/2006	16/10/2008	LILAVATIBEN WD/O.MOHANLAL RANCHHODDAS,USHABEN MOHANLAL	NOTICE SERVED	MOHAMMAD SIDDHIQUE HAJI ALI,MOHAMMED YUSUF AHMEDBHAI MEMON,MOHAMMED UMAR MOHAMMED SIDHIQUE MEMON,MIRZA KHALIL BEG AYUB BEG	MR KUNAL S SHAH
221	MCA/1308/2006	27/03/2008	USHABEN CHANDUBHAI RAVAT,MINOR YUTI CHANDULAL RAVAT	MR MR PRAJAPATI	CHANDUBHAI BHIKHUBHAI RAVAT,	MR HARSHADRAY A DAVE
222	MCA/1434/2006	31/01/2008	MAHENDRABHAI VASTARAM PANDYA,	MR SUNIL K SHAH	STATE OF GUJARAT,DIRECTOR OF SOCIAL DEFENCE, SOCIAL DEFENCE OFFICE,PRESIDENT GANDHI GHAR KACHOLI	,GOVERNMENT PLEADER,NOTICE SERVED BY DS
223	MCA/1435/2006	29/01/2009	BABUBHAI MOHANLAL PATEL SINCE DECEASED HIS L/R AS UNDER.,RAMABEN BABUBHAI PATEL WIDOW AND L/R OF BABUBHAI MOHANLAL	MR KN PATEL	STATE OF GUJARAT,J.C.KATARIA UNDER SECRETARY TO GOVT.OF INDIA	GOVERNMENT PLEADER,RULE SERVED,RULE UNSERVED,MR KALPESH N SHASTRI
224	MCA/1449/2006	08/01/2008	HIRABHAI BHURABHAI,	MR PH PATHAK	M.S. PATEL,L.K.PANKHADE	NOTICE SERVED BY DS,MR HS MUNSHAW
225	MCA/1532/2006	25/06/2008	PRAMILABEN MUNIKUMAR PAREKH,	(MR PARESH UPADHYAY)	BELABEN TRIVEDI SECRETARY,MANJULA SUBRAMANIAM, IAS,RAJIV TOPNO, IAS	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,RULE SERVED
226	MCA/1587/2006	21/01/2008	QUERESHI AHMADBHAI MIYABHAI,	MR PH PATHAK	DY.EXECUTIVE ENGINEER,TALUKA DEVE. OFFICER	NOTICE SERVED BY DS,MR RC JANI
227	MCA/1884/2006	17/08/2009	HARSHADRAI MANHARLAL BHATT,	MR AR THACKER	KETANBHAI MADHAVBHAI VANANI,	NANAVATY ADVOCATES
228	MCA/1885/2006	17/08/2009	JASWANTRAI LABHSHANKER PANDYA,	MR AR THACKER	KETANBHAI MADHAVBHAI VANANI,	NOTICE NOT RECD BACK,NANAVATY ADVOCATES
229	MCA/1886/2006	17/08/2009	NAVNITBHAI AMRATLAL MEHTA,	MR AR THACKER	KETANBHAI MADHAVBHAI VANANI CHIEF OFFICER,	NOTICE NOT RECD BACK,NANAVATY ADVOCATES

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230	MCA/1976/2006	22/09/2009	MAHENDRA BHOGILAL DAVE,	MRS SANGEETA N PAHWA	EXCUTIVE ENGINEER GUJARAT WATER RESOURCES,DY. EXECUTIVE ENGINEER GUJARAT WATER RESOURCES	MR RC JANI
231	MCA/1981/2006	15/09/2008	ASHOK N PANDYA,	MR PH PATHAK	M.L.SHARMA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS,N.V.KATRIYA,DY.CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED
232	MCA/1985/2006	15/09/2008	BIPINBHAI S.PATEL,BHAVIKKUMAR B.PATEL THR' APPLICANT NO.1,PRIYAKANT B.PATEL THR' APPLICANT NO.1	MR MK VAKHARIA	P.S. RAMI,	MR AMAR D MITHANI,MR HARIN P RAVAL
233	MCA/2066/2006	06/07/2018	VANABHAI MOTIBHAI BHARWAD,		ASHWINBHAI MANEKLAL PATEL,RATILAL LALJIBHAI PATEL,NATIONAL INSURANCE CO LTD.,LAKHMANBHAI KHODABHAI BHARVAD	,(MR MB GANDHI),MR DAKSHESH MEHTA
234	MCA/2265/2006	28/01/2015	RAJUBHAI BHIMJIBHAI PARNMAR,PRAVINBHAI BHIMJIBHAI PARMAR,VANRAJBHAI BHIMJIBHAI PARMAR,GHANSHYAMBHAI BHIMJIBHAI PARMAR,BABUBEN BHIMJIBHAI PARMAR,DEVUBEN BHIMJIBHAI PARMAR,NITABEN BHIMJIBHAI PARMAR,BHAVUBHAI BHIMJIBHAI PARMAR	MR BM MANGUKIYA	POPATBHAI HIRJIBHAI PARMAR,MANGUBEN RAVJIBHAI PARMAR,NAYANABEN RAVJIBHAI PARMAR,DHARMENDRA RAVJIBHAI PARMAR,ASHOK RAVJIBHAI PARMAR,HASMUKH PATEL, IPS DSP, BHAVNAGAR,V.L.PATEL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MS KHYATI P HATHI,(MR PV HATHI)
235	MCA/2341/2006	14/07/2008	NITINBHAI DHANJIBHAI GOHIL,	MR PH PATHAK	V.D.BHAYANI DIRECTOR OR HIS SUCCESSOR,R.G.PATEL(DIRECTOR),D.M.MODHA,DIRECTOR OF TECHNICAL EDUCATION, GOVT.OF GUJARAT,MR.MANISH BHARADWAJ	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
236	MCA/2342/2006	11/04/2008	PARESHKUMAR TRIBHOVANDAS,SURESHBHAI KEVALDAS,RAJPUT GOVINDJI SHANKERJI	MR PH PATHAK	PATEL VISHNUBHAI MANILAL SECRETARY,	MR PRAKASH K JANI
237	MCA/2373/2006	30/11/2010	B.L. DESAI,	(MR PARESH UPADHYAY)	S.A.GOLAKIYA, IAS SECRETARY,	RULE SERVED BY DS,MS LILU K BHAYA
238	MCA/2551/2006	11/08/2008	T.J.SHUKLA,	MR PH PATHAK	A.A. SOLANKI,	MR KETAN A DAVE
239	MCA/2642/2006	11/08/2008	RANJANABEN MANUBHAI PATEL,SNEHAL MANUBHAI PATEL,CHIRAG MANUBHAI PATEL	MR KN PATEL	STATE OF GUJARAT THR'VILASINI RAMCHANDRAN,DEPUTY COLLECTOR OF STAMP R.K.DHAGAL OR SUCCESSOR,CHIEF CONTROLLING REVENUE AUTHROITY- MR.VYASA	GOVERNMENT PLEADER,RULE SERVED
240	MCA/2854/2006	21/01/2008	GUBHUBHAI TALJABHAI RABARI,KARMSHIBHAI SHANKARBHAI	MR PH PATHAK	C.R.PATEL,	DS AFF.NOT FILED (N),MR HS MUNSHAW

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241	MCA/2856/2006	08/07/2008	FAROKHBEGUM HUSAINUDDIN MIR,MUZAFARHUSSAIN A KAZI,TAHERABEGUM M BEG,NASIMBEGUM N KADRI,SHAMIMUBEGUM A SHAMA,ZAHEEDBEGUM ADAM JANAB,MAHENURBEGUM H SHAIKH,SUJAUDDIN F SAIYED,KAMRUNISABEGUM J NAWAB,KUTUBUDDIN SAEED MOHMED PIRZADA,SALAUDDIN G PIRZADA,MOHMED FARUQUE B SAIYED	MR YN RAVANI	MAFATRAJ POKHRAJ,CHIMANLAL V.KOTHARI,SURESHBHAI B.KOTHARI,CHETAN CHANDULAL SHAH,HARENDRA CHANDULAL SHAH,NIRMALA DHIRAJ SHAH,PRABHUDAS KESHAV PARMAR,SANGEETA AKSHAY MEHTA,NIMESH VINOD MEHTAVJIBHAI,RASHMIBEN UMESHBHAI PATEL,PANNABEN HEMESHBHAI PATEL,SHANTABEN JASHBHAI PATEL,BHARATBHAI JASHBHAI PATEL,MAYABEN BHARATBHAI PATEL,UMESHBHAI JASHBHAI PATEL,MINOR HEMANT RAMESHBHAI,RAJENDRABHAI PRABHUBHAI,DHANALAL PREMCHAND SHAH,CHINUBHAI CHHAGANBHAI SHAH,KAMLESH CHONUBHAI SHAH,AMRUTLAL RATILAL SHAH,NAVINCHANDRA RATILAL SHAH,CHAKORBHAI NAVINCHANDRA SHAH,DILIP KHIMCHAND SHAH,KISHORE RATILAL SHAH,DUMAS BEACH ENCLAVE LTD.,PRABHUDAS CHUNILAL SHAH,KUMAR PRABHUDAS CHNILAL SHAH,BIPINBHAI B.MASTER,RAMANLAL PREMCHAND SHAH FOR SHAH ENTERPRISES,ANILBHAI SHANTILAL SHAH,DILIP VADILAL SHAH FOR VIPUL ENTERPRISES,PRATIMABEN CHIMANLAL KOTHARI,JAGDISHCHANDRA VADILAL KOTHARI,ARUNABEN JAGDISCHANDRA KOTHARI,PRAMODCHANDRA VADILAL KOTHARI,SARLABEN PRAMODCHANDRA KOTHARI,VINODBHAI BABULAL KOTHARI,RAKESHBHAI BABULAL KOTHARI,PANKAJBHAI BABULAL KOTHARI,JAYESHBHAI BABULAL KOTHARI,NAYANKUMAR BALVANTRAY VYAS,VATSALA VASUDEVAN OR HER SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MR BHARAT JANI,MR CG SHARMA,MR AS VAKIL,THAKKAR AND PAHWA ADVOCATES,MR DHAVAL D VYAS
242	MCA/2987/2006	27/07/2009	GUJARAT STATE FINANCIAL CORPORATION,	MR DEVANG D TRIVEDI	S.V.SHAH ASSTT.GENERAL MANAGER,MUNNABHAI,SANJIV JAYNARAYAN SHARDA	MR BHARAT T RAO,SINGHI & CO
243	MCA/3015/2006	22/11/2010	JAYSUKHBHAI BHAGWANJI POPAT SOLE PROPRIETOR OF SHRI RAM,	MR PJ KANABAR	VIMLAEN M.DHANANI,NANJIBHAI JIVRAJBHAI SATANI,MAGANBHAI PARMABHAI BHAGAT (DHANANI),KAILASBEN DHIRENDRAKUMAR DHANANI,SHANTABEN MAGANBHAI DHANANI,MANUBHAI NANJIBHAI SATANI GENERAL POWER OF ATTORNEY,ADV.SANJIV C.MEHTA	NOTICE UNSERVED,DS AFF.NOT FILED (N),DS AFF.NOT FILED (R),MR PM LAKHANI,DHARMESH D NANAVATY,MRS R P LAKHANI
244	MCA/3017/2006	25/08/2008	M.S.RANVA,	MR DEVANG D TRIVEDI	R.P.GUPTA SETTLEMENT COMMISSIONER AND,H.D.MEHTA DY.DIRECTOR LAND & RECORDS,,STATE OF GUJARAT THRO' JEORGE JOSEPH	GOVERNMENT PLEADER,RULE SERVED
245	MCA/3018/2006	25/08/2008	M.N.SAMPAT,	MR DEVANG D TRIVEDI	R.P.GUPTA, SETTLEMENT COMMISSIONER AND,H.D.MEHTA DY.DIRECTOR LAND & RECORDS,,STATE OF GUJARAT, JEORGE JOSEPH	GOVERNMENT PLEADER,RULE SERVED
246	MCA/3019/2006	25/08/2008	HARSHAD D.TRIVEDI,	MR DEVANG D TRIVEDI	R.P.GUPTA, SETTLEMENT COMMISSIONER AND,H.D.MEHTA, DY.DIRECTOR LAND & RECORDS,,STATE OF GUJARAT, JEORGE JOSEPH	GOVERNMENT PLEADER,RULE SERVED
247	MCA/3190/2006	03/07/2008	BASHIR MOHMED G SHAIKH,	THAKKAR AND PAHWA ADVOCATES	CHETNABEN B.DODIYA, CHIEF OFFICER,DARSHANABEN K.PUJARA,	(MR BD KARIA)
248	MCA/3240/2006	26/06/2008	JUNEJA HASAM KALAL,	(MR ANAND L SHARMA)	H.H. VALA,	NOTICE SERVED,MR MUKESH A PATEL
249	MCA/3241/2006	26/06/2008	ANIL DEVJIBHAI PETHANI,	(MR ANAND L SHARMA)	H.H. VALA CHIEF OFFICER,	MR MUKESH A PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
250	MCA/7/2007	02/07/2008	MISTRY NILESH MAHENDRABHAI,PATEL BIPIN ISHWARBHAI C/O. APPLICANT NO.1,MOHILE YOGESHKUMAR MAHESHCHANDRA,SHAH BHAIRAVI JAIKUMAR,PATEL JAYESHKUMAR GANGARAM,PATEL YAGNESH PURSHOTTAMBHAI	MS SONAL R SHAH	MS. MONA KHANDHAR SECRETARY,,DR. AMARJIT SINGH COMMISSIONER,,DR. PUSHPABEN BELANI DIRECTOR (MEDICAL SERVICES)	
251	MCA/11/2007	02/07/2008	PATEL RAJESH JAYANTILAL,OZA RAJENDRA JIVANLAL,TANK S. BHANUBHAI,PATEL MEHULKUMAR SHANKARBHAI,GANJARE AJAY SUBHASHBHAI,VIKAS GAUTAMBHAI MOON,PARMAR GAUTAMBHAI AMBALAL,BHADORIYA MUKESH SULTANSINGH,PATEL SANJAYKUMAR KALIDAS	MS SONAL R SHAH	MS. MONA KHANDHAR SECRETARY,,DR. AMARJIT SINGH,COMMISSIONER,DR. PUSHPABEN BELANI ADDL. DIRECTOR (HEALTH)	
252	MCA/41/2007	10/09/2008	GORDHANBHAI UKABHAI VAGHARI (SINCE DECD.)THR' HIS HEIRS,	MR MRUGEN K PUROHIT	PINAKIN P.BRAHMBHATT,U.D. SINDHA	RULE SERVED,MR DILIP B RANA
253	MCA/135/2007	06/02/2008	YAMINIBEN HARESHKUMAR GADANI,	MS MEGHA R CHITALIA	NIPAM CHITTRANJAN BHATT,	MR JAYESH A DAVE
254	MCA/199/2007	21/08/2008	MR. SITARAM PANDIT,	MR PH PATHAK	SONAL MISHRA DISTRICT COLLECOR OR HER,	GOVERNMENT PLEADER
255	MCA/200/2007	21/08/2008	JASWANTSINH MANSINH ZALA,HASMUKHBHAI KANTILAL PANCHAL,SURESHKUMAR NAROTTAMBHAI PANCHAL	MR PH PATHAK	SONAL MISHRA DIST.COLLECTOR OR HER,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
256	MCA/284/2007	30/01/2008	SHRIMATI REKHA GEHLOT WIFE OF JITENDRA GEHLOT,	MR MB FAROOQUI	JITENDRA GEHLOT S/O LATE SHRI RAMSING GEHLOT,	THAKKAR AND PAHWA ADVOCATES
257	MCA/422/2007	03/03/2008	PATEL JAGRUTIBEN MANHARLAL,	(MR PARIMAL P PATEL)	R.C. RAVAL,MAHENDRA P.CHAUHAN,G.M. RABARI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MANISH J PATEL
258	MCA/438/2007	17/01/2008	SHAILESH V RAVAL,	MR PUNAM G GADHVI,MR VISHWAS K SHAH	B.P. SAHA,UCO BANK	(MR MD RANA)
259	MCA/451/2007	03/07/2008	ANKUR P. JOSHI,	(MR H.S.MULIA)	B.D.PATEL CHIEF OFFICER,BIPINCHANDRA K.PANCHAL,DHIRUBHAI A.THAKKER,R.C. GAJJAR	MR DR BHATT,MR MURALI N DEVNANI,MR PRITESH L PARIKH
260	MCA/635/2007	04/03/2009	ARCHANA W/O HEMENDRA MISKIN,	MR.SUBHASH G BAROT	HEMENDRAN S/O ARJUNBHAI MISKIN,	MR JA ADESHRA
261	MCA/641/2007	08/02/2008	JT.CHARITY COMMISSIONER SURAT DIVISION,	MS PJ DAVAWALA	ARVIND J.SOLANKI,ANIL UTTAM RAO PATIL,RAJUBHAI M.DHAUMAL,RAVINDRABHAI S.PATIL,RAMESH T.CHAUDHARY,FARUKH G.SHEIKH,KARTIK HIRALAL NARAYAN,BACHAV BHAGWAN RAMDAS,KALPESH M.DHUMAL	NOTICE SERVED,UNSERVED EXPIRED (N),MR CJ VIN
262	MCA/737/2007	11/08/2008	JIGNABEN W/O.PRAKASHCHANDRA JETHVA,	MR TUSHAR L SHETH	SHANTILAL GAGJIBHAI VAGHELA,	RULE SERVED
263	MCA/753/2007	10/04/2008	VIKRAMSINH RAYSINH CHAUHAN,	MR PH PATHAK	RAMJI VALJI K.,F.L.KHAMBHA DY.CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
264	MCA/766/2007	28/03/2008	USHABEN PRAVINKUMAR NAGRECHA,	MR YOGESH S LAKHANI	PRAVINKUMAR JAYANTILAL NAGRECHA,GENERAL MANAGER,RELIANCE INDUSTRIES LTD. THRO'MANAGER LEGAL	
265	MCA/798/2007	15/05/2008	SUNIL SYNTHETICS PVT. LTD.,	MR MK VAKHARIA	JOY K MODI-DIRECTOR SOHAM PHARMA PVT LTD.,	NOTICE SERVED BY DS,MR C B UPADHYAYA
266	MCA/873/2007	09/04/2015	SHABBIR MOHMEDBHAI DAUDKARIM,	MS HARSHAL N PANDYA	S.A.GOLAKIYA, IAS SECRETARY,,	RULE SERVED BY DS,MR DG SHUKLA
267	MCA/883/2007	17/06/2008	TRUPTI CHANDRAKBHAI VYAS,DHARMISHTHA SATISHBHAI PATEL	MR BP GUPTA	MONA KANDHAR SECRETARY IN-CHARGE,AMARJIT SINGH COMMISSIONER,PUSHPABEN BELANI	
268	MCA/939/2007	17/07/2008	KALPANA JITENDRA SONAVANE D/O DHANSING.H.KHERNARE,	MS MEGHA R CHITALIA	JITENDRA HIRALAL SONAVANE,	MS MEENA VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
269	MCA/977/2007	21/01/2008	ABDUL SATTAR AKBARBHAI,	MRS SANGEETA N PAHWA	JAYESHBHAI P.PATEL,ASTIK,SHAH MEENA HUSAIN	
270	MCA/996/2007	15/02/2008	MAHENDRABHAI H PATEL,BHARATBHAI J PATEL,ARVINDBHAI J BHAVSAR,MAHENDRABHAI J BHAVSAR,VASANTBHAI H PATEL,KIRITBHAI A PATEL,RAMESHBHAI M DESAI,BIHARIPRASAD R VANAND,PRAVINBHAI D MODI,DAHYABHAI S PRAJAPATI,DHARAMSI S DESAI,YOGESH V PATEL,SAVAJI V THAKORE,BABUJI V THAKORE,GOVINDBHAI M PATEL,KANTIJI F THAKORE,NATWARBHAI H PATEL,DALABHAI K BHANGI,MITTABHAI U BHANGI,LAXMIBEN B BHANGI,SHARDABEN N BHANGI,LAXMIBEN H BHANGI,DEVABHAI B BHANGI,SAGARBHAI M BHANGI,AMRUTBHAI S BHANGI,PUSHPABEN P PATEL,JAHIBKHAN B PATHAN	MR BM MANGUKIYA	GAURANG SHAH,	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
271	MCA/1082/2007	28/03/2008	UDESINH TOGAJI SOLANKI,	MR NK MAJMUDAR	MR.RAJIV GUPTA THE CHAIRMAN,	DS AFF.NOT FILED (N)
272	MCA/1086/2007	09/05/2008	PREMCHANDBHAI GULABBHAI PATEL,	MS MEGHA JANI	MAGANLAL M. GAMETI,E.P. BHAGAT,C.B.SOLOMON,ROGER SHROCK (DELETED),JOINT CHARITY COMMISSIONER VADODARA,HIRJIBHAI MULJIBHAI GAMIT,REV. JAISINGBHAI S. BHAGAT	NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MR MI MERCHANT,MS PAURAMI B. SHETH
273	MCA/1117/2007	21/02/2008	MINESH BHARATBHAI PATEL,	MR RAJESH P MANKAD	HARISHBHAI SHAH,HARSIHBHAI SHAH	MR MANAV A MEHTA
274	MCA/1132/2007	08/08/2008	SUBHASH MADHAVRAO BHAGWAT,	MR NM KAPADIA	HANSPURA ROAD CO.OP.HOUSING SOCIETY LTD.,JAGDISH PETHALBHAI CHAVDA,MAHESHBHAI KANJIBHAI SOLANKI,RANCHHODBHAI VISABHAI DESAI,HARJIBHAI KARAMSHIBHAI DESAI,PURSHOTTAMBHAI BACHUBHAI PITRODA,CHHAGANLAL & CO.,KARSANBHAI SAGRAMBHAI BHARWAD,CHARITY COMMISSIONER,AMBALAL ISHWARLAL PRAJAPATI,TRUSTEE OF VITHAL MANDIR TRUST,KUNJVIHARI MADHAVRAO BHAGWAT,YADAVRAO MADHAVRAO BHAGWAT, DECD.THRO'HIS HEIR,SAKHYAHARI MADHAVRAO BHAGWAT DECD.THRO'HIS HEIR,ARVIND MADHAVRAO BHAGWAT,PANDURANG MADHAVRAO BHAGWAT @ ABHINNAATMANAND SARASWATI,INDIRABAI,WD/O MADHAVRAO HANUMANTRAO,DECD.THRO'HIS HEIR,BHANUMATI @ JAYSHREEBEN,D/O MADHAVRAO HANUMANTRAO BHAGWAT,USHABEN,D/O MADHAVRAO HANUMANTRAO BHAGWAT,SULOCHANABEN,WD/O YADAVRAO MADHAVRAO BHAGWAT,KISHOR SAKHYAHARI BHAGWAT,ARVIND MADHAVRAO BHAGWAT,MANEKLAL JIVANLAL	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,DS AFF.NOT FILED (N),MR BM MANGUKIYA,MR SHITAL R PATEL
275	MCA/1237/2007	23/01/2008	KESHUBHA NARANSANG C/O HIMMASINH CHAUHAN,NARANSANG RATANSANG C/O HIMMASINH CHAUHAN	MR PH PATHAK	M K VALA,	GOVERNMENT PLEADER
276	MCA/1444/2007	28/01/2008	DHARABEN BHARATBHAI THAKKAR,	MS. SHAILI A KAPADIA	VISHVNATH RAJENDRANATH SHARMA,	MR AMRISH K PANDYA
277	MCA/1445/2007	28/03/2008	VIMLADEVI O AGRAWAL,	MR AR GUPTA	KASHIRAM TEXTILE MILLS PVT LTD,SHAMBHU TEXTILE MILLS,VIMAL J. AGARWAL,NILESH J. AGARWAL,ANIL J. AGARWAL	MR CG SHARMA,MR MK VAKHARIA
278	MCA/1463/2007	22/01/2010	MAHADEVBHAI HARGOVINDDAS DAVE,	MR HS MUNSHAW	MR.AMIT PANDYA, CHIEF OFFICER,,	THAKKAR AND PAHWA ADVOCATES

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279	MCA/1479/2007	08/02/2008	SHRIMATI BHARTI A.AMIN,	MS PRANJAL M TRIVEDI	ASHISH DEY OR HIS SUCCESSOR DEPUTY DIRECTOR GENERAL(ELEC),MANMOHAN SINGH OR HIS SUCCESS-OR ASST.DIRECTOR GENERAL,VIJYA SHETH OR HIS SUCCESSOR CHIEF POST MASTER GENERAL	
280	MCA/1481/2007	24/04/2008	PRAVINBHAI MANEKLAL SHETH,		PRINCIPAL P.M.BHATT,CHAIRMAN SUNILBHAI SUKHADIA,DISTRICT EDUCATION OFFICER R.I.PATEL	GOVERNMENT PLEADER,MR MG NAGARKAR
281	MCA/1808/2007	21/01/2008	HIRABEN KANJIBHAI,	(R VB GHARANIYA),MR ARVIND K THAKUR	MUNICIPAL COMMISSIONER THRO',	MR MITUL K SHELAT
282	MCA/1822/2007	18/11/2008	VADILAL TARACHAND KOTHARI,	MR DIPAK R DAVE	SHRI J.P.MISHRA DIRECTOR(F.F.),	MR AMAR D MITHANI,MR HARIN P RAVAL
283	MCA/1856/2007	23/01/2008	AKHIL GUJARAT ALL KARMACHARI UNION THRO' PRESIDENT,BHAGUBHAI BUDABHAI PURABIA	MR MK VAKHARIA	S.K.KATARA CHIEF OFFICER,	MR PREMAL R JOSHI
284	MCA/1857/2007	23/01/2008	AKHIL GUJARAT ALL KARMACHARI UNION THRO' PRESIDENT,BHAGUBHAI BUDABHAI PURABIA	MR MK VAKHARIA	S.K.KATARA CHIEF OFFICER,	MR PREMAL R JOSHI
285	MCA/1858/2007	21/01/2008	ANEETA KAUR BHUI W/O JASBIR SINGH BHUI,	(MR AJ SHASTRI)	JASBIR SINGH BHUI,	MS VK RAO
286	MCA/1918/2007	30/01/2008	MANISHA VALLABHBHAI CHUDASMA,	MR.SUBHASH G BAROT	RAJESH PRABHUDAS PARMAR,	MR JF MEHTA
287	MCA/1919/2007	30/01/2008	MANISHA VALLABHBHAI CHUDASMA,	MR.SUBHASH G BAROT	RAJESH PRABHUDAS PARMAR,	MR JF MEHTA
288	MCA/1935/2007	21/01/2008	MANIBEN CHANDULAL OD THRO.P.O.A. HOLDER,	MR NK MAJMUDAR	THE COLLECTOR,	
289	MCA/1946/2007	16/02/2009	STATE OF GUJARAT THRO' EXECUTIVE ENGINEER,	GOVERNMENT PLEADER	ASSOCIATED CONSTRICTION CO.,	MR GT DAYANI
290	MCA/1960/2007	18/01/2008	SHIRISHCHANDRA .B. SOLANKI,	MR AJ YAGNIK	MANGAL VIKAS COOPERATIVE HOUSING SOC. LTD,DISTRICT REGISTRAR P.M. JOSHI,KHEMCHANDBHAI .B. SOLANKI PRESIDENT,MOTILAL .I.SOLANKI VICE PRESIDENT,JIVANLAL .H. SOLANKI SECRETARY,SATISCHANDRA .A. PARMAR JOINT SECRETARY,PRAVINCHANDRA .P. PARMAR EXECUTIVE MEMBER,SHANKARLAL .H. MAKWANA EXECUTIVE MEMBER,JIVABHAI .K. MAKWANA EXECUTIVE MEMBER,RAMANBHAI VOHRA MINISTRY OF SOCIAL JUSTICE,ELELCTION OFFICER A.P. SUTHAR	
291	MCA/1971/2007	28/03/2008	B.S. NATH,	(MR PARIMAL P PATEL)	B.N.LEOVA,V.N. MAYRA,	GOVERNMENT PLEADER
292	MCA/1979/2007	31/07/2008	RADHIKABEN CHIRAGBEN MEHTA,	MS ARCHANA R ACHARYA	CHIRAGKUMAR RAMESHCHANDRA MEHTA,STATE OF GUJARAT. NOTICE TO BE SERVED UPON,	GOVERNMENT PLEADER,MR AMRISH K PANDYA
293	MCA/2014/2007	28/07/2008	JIGNASHABEN JIGNESHBHAI DESAI,	MR NEHUL L DAVE	JIGNESHBHAI RAMESHCHANDRA DESAI,	NOTICE SERVED BY DS
294	MCA/2015/2007	11/09/2008	RUPCHAND MOTIRAM RAGHANI SINCE DECD. THRO'HIS HEIRS,SUNITA RUPCHAND,LAXMIBEN RUPCHAND,REKHA RUPCHAND,SANGEETABEN RUPACHAND,HARISH RUPCHAND	(MR TS NANAVATI)	ODHAVJIBHAI ALIAS BHARATBHAI DAHAYABHAI,RAJESH KANAIYALAL LALVANI,UNITED INDIA INSURANCE CO. LTD,SHANTILAL JAGANNATH DHOLAK,DEVKISHAN,THE NEW INDIA INSURANCE COMPANY LTD.	RULE NOT RECD BACK,(MR PV NANAVATI),MR VIBHUTI NANAVATI,MR GC MAZMUDAR,MR HG MAZMUDAR,MR ASHUTOSH R BHATT

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295	MCA/2038/2007	30/06/2008	VIRATKUMAR SOBHAGMAL MEHTA,	MR DHAVAL D VYAS	KALIDAS RAMUBHAI PATEL,NEMABHAI UKABHAI,PALIBEN RAMUBHAI,CHIKABHAI RAMUBHAI,BABLIBEN RAMUBHAI,NAINABEN RAMUBHAI,JAGDISH THAKOREBHAI DESAI,JAGDISH THAKOREBHAI DESAI (HUF) THRO' KARTA JAGDISHBHAI,DAKSHAYKUMAR PARAGJI DESAI,HARISHKUMAR THAKOREBHAI DESAI,PRAVINBHAI MAGANBHAI DESAI,JAGRUTIBEN JAGDISH DESAI,MASUM JAGDISH DESAI,JAYENDRASINH DHOLATSINH GOHIL	NOTICE SERVED,MRS KETTY A MEHTA
296	MCA/2045/2007	28/11/2008	BAVALBHAI MAGANBHAI KABIRA,	(MR NN PRAJAPATI)	STATE OF GUJARAT,COMMISSIONER OF POLICE AHMEDABAD	GOVERNMENT PLEADER,NOTICE SERVED BY DS
297	MCA/2094/2007	11/04/2008	LALJIBHAI B PATEL,	MR GR MALHOTRA	UNION OF INDIA,G.A.VAZ SENIOR DIV. MECHANICAL ENGI.	MS AVANI S MEHTA
298	MCA/2139/2007	28/03/2008	SAURASHTRA MAJOOR MAHAJAN SANGH,	MR AK CLERK	STATE OF GUJARAT,S I PATEL,V N PATEL	GOVERNMENT PLEADER
299	MCA/2140/2007	28/03/2008	SAURASHTRA MAJOOR MAHAJAN SANGH,	MR AK CLERK	STATE OF GUJARAT,S I PATEL,V N PATEL	NOTICE NOT RECD BACK
300	MCA/2147/2007	08/01/2008	ASHABEN .H. DHANWANI,	MR NISHANT LALAKIYA	NANAKRAM HIRANAND UDHANI,	MR NL RAMNANI
301	MCA/2158/2007	14/05/2008	RAMNIKLAL NATHALAL VALA,	(MR KISHOR M PAUL)	ATUL P PAREKHHALAL VALA,BHARAT PRESS (NOW CLOSED)	
302	MCA/2159/2007	17/04/2008	SAROJBEN RATILAL SOLANKI,	MR KIRIT J MACWAN	ISHWARBHAI HIRALAL PATEL,	MR NV GANDHI
303	MCA/2166/2007	24/10/2008	AMIRUNNISHA YAKUBKHAN PATHAN,MAZHARKHAN YAKUBKHAN PATHAN,ASHRAFKHAN ABDULKHAN PATHAN,FEROZKHAN ABDULKHAN PATHAN	MR PC MASTER	MEHMOODMIYA SUBAMIYA SHAIKH,YUSUFMIYA SUBAMIYA SHAIKH 2418, KOTHI MOHALLA, ADVANCE,HAMIDMIYA SUBAMIYA SHAIKH BHIM NO DARVAJO, OPP. DR.,SAIRABANU SUBAMIYA SHAIKH,SAKILABANU ALTAF SHAIKH	MR VN BHAGODIA,MR EE SAIYED
304	MCA/2192/2007	31/07/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	ISMAIL DAUDBHAI GHANCHI,RUKSHANABEN ISMAIL GHANCHI,KRISHNAGOPAL RUPSINH GANDHVI,SHEIKH ABDUL GAFAR SHEIKH MUSA	MR MA KHARADI,AU CHAUHAN,MR NEHAL R JOSHI
305	MCA/2195/2007	05/02/2008	CHINTAN DARSHAN SHAH,HARSH DARSHAN SHAH	MR NIRAV C THAKKAR	HARMANBHAI RAIJIBHAI PARMAR,GENERAL MANAGER,RAMESHCHANDRA SHRIDHUNICHANDRASHARMA,ASHOK.B.GULATI,THE ORIENTAL INDIA INSURANCE CO. LTD. THRO' THE MANAGER	
306	MCA/2214/2007	23/06/2008	JAYSHREE JANAKKUMAR VYAS,	MR UI VYAS	STATE OF GUJARAT,AHMEDABAD URBAN DEVELOPMENT AUTHORITY (AUDA),CHIEF ADMINISTRATOR OFFICER DR J G PANDYA	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
307	MCA/2220/2007	25/08/2008	K GEORGE JOSEPH ADDITIONAL CHIEF SECRETARY,	GOVERNMENT PLEADER	M S RANA,R P GUPTA(DELETED AS PER CT'S ORDER DTD.6.9.2007),H D MEHTA (DELETED AS PER CT'S ORDER DTD.6.9.2007)	DELETED,MR DEVANG D TRIVEDI
308	MCA/2264/2007	21/01/2008	RADHABEN JAGDISHBHAI BACHETA,	MR MAHENDRA U VORA	JAGDISHBHAI SHAMLAL BACHETA,	MR SURESH S PATEL,MR. BAKUL S PANCHAL
309	MCA/2293/2007	21/08/2008	MANISHABEN D/O BHUPATSINGH PARMAR,	MR GIRISH M DAS	STATE OF GUJARAT THROUGH PP,,VIKRAMBHAI ANUPSINGH CHOUHAN	NOTICE NOT RECD BACK,MR MAULIK G NANAVATI
310	MCA/2306/2007	01/02/2008	HANSAGAURI PRAFULCHANDRA LADHANI,ALPA PRAFULCHANDRA LADHANI,SONAL PRAFULCHANDRA LADHANI,SEEMA PRAFULCHANDRA LADHANI,HIRAL PRAFULCHANDRA LADHANI,NARESH PRAFULCHANDRA LADHANI	MR TUSHAR L SHETH	ORIENTAL INSURANCE CO. LTD. R.N.GHELANI,ORIENTAL INSURANCE CO. LTD. ASHVINBHAI P. THAKKAR	(MR MAULIK J SHELAT)
311	MCA/2334/2007	22/08/2008	JAYESHKUMAR MOTIBHAI PATEL,	MR MA KHARADI	P R SWARUP,V J SHAH	NOTICE SERVED,MR UM SHASTRI

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312	MCA/2336/2007	24/06/2008	MAHESHBHAI JATARIYABHAI VASAVA,	MR HARSHAD K PATEL	SHRI R.M.PATEL THE COLLECTOR,SHRI SURESH K PATEL DY.EXECUTIVE ENGINEER	NOTICE SERVED,MR DC DAVE
313	MCA/2337/2007	24/06/2008	MITHIYABHAI MOTIYABHAI VASAVA,	MR HARSHAD K PATEL	SHRI R.M. PATEL THE COLLECTOR,SHRI S.K. PATEL DY.EXECUTIVE ENGINEER	NOTICE SERVED,MR DC DAVE
314	MCA/2356/2007	31/07/2008	SHARDABEN SANJAYBHAI BHASKAR D/O. MOHANBHAI PARMAR,	(MR CP JADHAV),(MR NIKHIL C JADHAV)	SANJAYBHAI BHANJIBHAI BHASKAR,	MS MAMTA R VYAS
315	MCA/2357/2007	30/01/2008	USHABEN HITESHBHAI PARMAR,	MR HARDIK S SONI	HITESHBHAI V PARMAR,	MR NL RAMNANI
316	MCA/2481/2007	28/02/2008	AMBICABEN N. SHUKLA,	MR PK PANCHOLI	J S SHETH - DIST. PRIMARY EDUCATION OFFICER,	MR HS MUNSHAW
317	MCA/2498/2007	30/01/2008	JENTIBHAI @ JAGDISHBHAI HIRABHAI PARMAR (CHAMAR),	MR HARSHAD K PATEL	VALJI BHAGU CHAD,THE NEW INDIA ASSURANCE CO. LTD.	NOTICE SERVED BY DS,MR VASANTS SHAH
318	MCA/2499/2007	09/01/2008	DALPATRIA LABHSHANKAR BHATT,	(MR MUKUL SINHA)	THE STATE OF GUJARAT P.M.ROYCHANDANI, I.A.S.,CHIEF WILDLIFE WARDEN PRADEEP KHANNA,MR.BHARAT PATHAN, WILDLIFE WARDEN & CHIEF CONSERVATOR OF	GOVERNMENT PLEADER
319	MCA/2523/2007	14/03/2014	BLIND PEOPLE'S ASSOCIATION,	MS MEGHA R CHITALIA	STATE OF GUJARAT,J.G.PANDYA C.E.O.,NILESH BARANDA A.T.D.O.,J D RAMGANDHIYA - P I	GOVERNMENT PLEADER,NOTICE SERVED BY DS,RULE UNSERVED,M/S RJ RAWAL ASSOC.,MR ADIL R MIRZA,MS SHIVYA A DESAI
320	MCA/2524/2007	25/03/2008	AMRUTBHAI MANCHHABHAI GARASIA,	MR NV GANDHI	YOGRAJSINH JHALAL,DINESHBHAI BHUPATSINH CHAUHAN,BAI JAMBUBEN KHANDUBHAI GARASIA,NITABEN KHANDUBHAI GARASIA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,DELETED
321	MCA/2525/2007	25/03/2008	AMRUTBHAI MANCHHABHAI GARASIA,	MR NV GANDHI	YOGRAJSINH JHALAL,DINESHBHAI BHUPATSINH CHAUHAN,BAI JAMBUBEN KHANDUBHAI GARASIA,NITABEN KHANDUBHAI GARASIA	,DELETED
322	MCA/2530/2007	18/01/2008	BINDUBA D/O DIGVIJAYSINH GOHIL,	MR HRIDAY BUCH	DEVENDRASINH GIRIRAJSINH JADEJ,	NOTICE SERVED
323	MCA/2532/2007	17/04/2008	SAROJBEN RATILAL SOLANKI,	MR KIRIT J MACWAN	ISHWARBHAI HIRALAL PATEL,	MR NC SHAH,MR NV GANDHI
324	MCA/2618/2007	24/01/2008	JAYSHREEBEN HARSHADKUMAR RUPAPARA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	HARSHADKUMAR SAVJIBHAI RUPAPARA,	MR PATHIK M ACHARYA
325	MCA/2636/2007	19/02/2015	ATULKUMAR R. GUPTA,	MS ARCHANA R ACHARYA	ASHISHKUMAR N. PATEL,NARANBHAI S. PATEL,JITUBHAI R. PATEL	DS AFF.NOT FILED (N),DELETED,RULE SERVED,MR SP MAJMUDAR,MR KIRIT V CHAUDHARI,MR P P MAJMUDAR
326	MCA/2643/2007	18/01/2008	DHARMISHTABEN KHEMABHAI PATEL,	MS NAYANA M PATEL	HARISHBHAI PATEL - SABARKANTHA DIST. CENTRAL CO-OP. BANK LTD,	MR HARIN P RAVAL
327	MCA/2644/2007	01/02/2008	MANUBHAI KASALSANG,	MR KALPESH N SHASTRI	UKABHAI NANJIBHAI WAGHELA,S S RATHOD SECRETARY	GOVERNMENT PLEADER
328	MCA/2666/2007	17/12/2019	TINA BEHRAM MEHTA,	(MR TS NANAVATI)	MANORAMYA RESORTS AND HOTESL PVT LTD,BHOLABHAI VALJIBHAI PATEL,RAJENDRA BHOLABHAI PTEL,DEVENDRA CHIMANLAL DAVE,JAYESH B DESAI - DIRECTOR MANORAMYA RESORTS AND HOTESL,H H SHRI V K PATHAK,B R SHARMA ADVOCATE	RULE SERVED BY DS,MR DC DAVE,MR ASHISH H SHAH,MS. KRUTI M SHAH
329	MCA/2667/2007	17/12/2019	TINA BEHRAM MEHTA,	(MR TS NANAVATI)	MANORAMYA RESORTS AND HOTESL PVT LTD,BHOLABHAI VALJIBHAI PATEL,RAJENDRA BHOLABHAI PTEL,DEVENDRA CHIMANLAL DAVE,JAYESH B DESAI - DIRECTOR MANORAMYA RESORTS AND HOTESL,H H SHRI R D PATEL,B R SHARMA ADVOCATE	RULE SERVED BY DS,MR DC DAVE,MR ASHISH H SHAH,MS. KRUTI M SHAH

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
330	MCA/2703/2007	19/03/2014	SARVODAYA CHARITABLE TRUST,	MS MAMTA R VYAS	M S SHAH,	(MRS VD NANAVATI)
331	MCA/2760/2007	29/02/2008	NARSIBHAI SUKHABHAI PARMAR,	MR MURALI N DEVNANI	C.M.DAMOR OR HIS SUCCESSOR,	DS AFF.NOT FILED (N),MR PRADEEP PATEL
332	MCA/2770/2007	02/04/2008	SHREYAS EDUCATION TRUST,	MR KIRIT I PATEL	J R. MEHTA REGISTRAR,J K VANPARIA IN CHARGE REGISTRAR	MR DC DAVE
333	MCA/2775/2007	16/01/2008	K S PRASAD ADDITIONAL REGISTRAR-CUM-PRIVA,C S MOHANAN SECRETARY,S N JOSHI ADDITIONAL SECRETARY TO THE	MR GM JOSHI	J C UPADHYAY OR HIS SUC ESSOR IN OFFICE,STATE OF GUJARAT THRO K.GEORGE JOSEPH	GOVERNMENT PLEADER,NOTICE SERVED,(MR JB PARDIWALA)
334	MCA/2777/2007	31/07/2008	JAYSHREEBEN W/O HARISHKUMAR DINKARRAI SUTHAR,	MR UM SHASTRI	HARUSHKUMAR DINKARRAI SUTHAR,	MR MA KHARADI
335	MCA/2780/2007	08/02/2008	ARJANBHAI GOVABHAI RABARI,	MR KB PUJARA	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE AND INSPECTOR GENERAL OF,P C PANDE,I.P.S.,V K GUPTA, I.P.A.,A I SAIYED,GUJARAT SUBORDINATE SERVICES SELECTION BOARD,YASHODHAR BHATT,DEEPAK B SHAH	GOVERNMENT PLEADER,NOTICE SERVED BY DS
336	MCA/2793/2007	12/02/2008	MALI MODAJI CHELAJI,	(MR DK ACHARYA)	HEIRS OF MALI DHANAJI PIRAJI,MALI GANESHJI DHANAJI,MALI MAFAJI DHANAJI,MALI PRATAPJI DHANAJI,HEIRS OF MALI FULAJI PIRAJI,MALI ISHWARJI FULAJI	MR MEHUL H RATHOD
337	MCA/2799/2007	31/07/2008	SHWETABEN ZAVERBHAI PATEL,	MS. SHAILI A KAPADIA	NATWARLAL AMBALAL DESAI THROUGH POA RASHMIKANT R PATEL,SAROJBEN SHANTILAL DESAI,KUSUMBEN JASWANTLAL DESAI,SARLABEN ANILKUMAR DESAI	MR BS PATEL,MRS RANJAN B PATEL
338	MCA/2843/2007	11/01/2008	BABARBHAI K KURKUTIYA,	(MR VM PANCHOLI)	J M ADHAVARYU T D O,S L NINAMA,SHRI RAJ GOPALAN VILLAGE DEV. COMMISSIONER,	GOVERNMENT PLEADER,MR HS MUNSHAW
339	MCA/2844/2007	10/01/2008	SURESCHANDRA RAMLAKHAN YADAV,	MS PRITI PANDYA	B B SWAIN,NAVNEETBHAI M MEHTA VADODARA CITY PRIMARY,R C RAVAL,LABDHIRBHAI DESAI	
340	MCA/2854/2007	12/08/2008	H R BIRDIWALA,	MR AK CLERK	SHRI CHHATRASINGH,	MR AJAY R MEHTA
341	MCA/2855/2007	28/03/2008	JAGDISHCHANDRA VASUDEV DAVE,	MR PREMAL R JOSHI	RAJKOT MUNICIPAL CORPORATION MS. AARTI KANWAR,NAGAR PRATHMIK SHIKSHAN COMMITTEE - MR. N.M.PATEL I/C,DIRECTOR OF PRIMARY EDUCATION MR. R.C.RAVAL	GOVERNMENT PLEADER,(MR RM CHHAYA),MR AK CLERK
342	MCA/2857/2007	01/07/2010	WAGHELA LABHUBHAI BACHUBHAI,	MR BM MANGUKIYA	RAJNIKANT M PATEL , IAS,,MANOJ RAVAL JT.SECRETARY,MOHAMMED SAHIL, IAS	GOVERNMENT PLEADER
343	MCA/2869/2007	21/01/2008	SATIBEN LALJIBHAI PATEL,	MR BK OZA	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER SHRI PRAFUL HARSH,,SHRI BABUBHAI J. DESAI	GOVERNMENT PLEADER,MR PREMAL R JOSHI
344	MCA/2891/2007	14/02/2008	MAHESHKUMAR P KAPADIA,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	GOVERNMENT PLEADER,NOTICE SERVED BY DS
345	MCA/2892/2007	14/02/2008	SAMEER J PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
346	MCA/2893/2007	14/02/2008	S B PATHAN, MEDICAL OFFICER,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
347	MCA/2894/2007	14/02/2008	RAKESH N BHATT,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
348	MCA/2895/2007	14/02/2008	P V SONI SURGEON CLASS -I,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
349	MCA/2896/2007	14/02/2008	KRUNAL D PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
350	MCA/2897/2007	14/02/2008	R G BHOJAK,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
351	MCA/2898/2007	14/02/2008	JAYENDRA R MODI,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
352	MCA/2899/2007	14/02/2008	U B GANDHI MEDICAL OFFICER,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT MS. RITA TEVATIA,THE SECRETARY M M SRIVASTAV	NOTICE SERVED BY DS
353	MCA/2907/2007	11/04/2008	PRAKASH PRAVINBHAI PATWA,DILIP K. THAKKAR,NASSER DAISER,BELA DHANJIBHAI MAKWANA,ARUNSINH KISHORSINH BHATI,HARESH JAYANTILAL TRIVEDI,BIPINKUMAR SUKAJI NINAMA,ILA LAXMANBHAI PATEL,RANVIRSINGH SUMERPRASAD DHORE,DR. ASHWIN H. RATHOD	MR NK MAJMUDAR	STATE OF GUJARAT,MONA KHANDAR JOINT SECRETARY,AMARJITSINH COMMISSIONER OR HIS SUCCESSOR	
354	MCA/2912/2007	09/01/2008	FALGUNIBEN JAYESH PUROHIT,	MR RAJESH K SHAH	JAYESH RATILAL PUROHIT,	MR PRAKASH K JANI
355	MCA/2919/2007	16/01/2008	R M MECWAN,	MR PREMAL R JOSHI	STATE OF GUJARAT,KAUSHIK, DIRECTOR GENERAL OF POLICE,BRAHMBHATT, DIST. SUPERINTEN. OF POLICE,AJAY TOMAR, DY. DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER
356	MCA/2925/2007	23/01/2008	SALIM ANSARI,TUSHAR BHATT,D.J.PALAKEL,M.U.SOLANKI,S.D.PATEL,A.G.SHAIKH,NILESH GUPTA,L.R.THAKOE,PRAKASH HANGORANI,V.K.SINGH,DEEPAK SOMPURA,,R.H.GAUR,S.R.YADAV,D.J.PUROHIT	MR PREMAL R JOSHI	UNION OF INDIA THRO' ANUP JHINGRON - GENERAL MANAGER,K C JHENA CHAIRMAN,RAJEEV MISHRA DIVISIONAL RAILWAY MANAGER	NOTICE SERVED BY DS,MR RAVI KARNAVAT
357	MCA/2928/2007	17/06/2009	J N BAROT PROPRIETOR,	MR NP TANEJA	ANUP KRISHAN JHINGRON GENERAL MANAGER,	
358	MCA/2944/2007	03/04/2008	KARIRA KISHAN,	MR PS GOGIA	MR.MARCELLO VILLAGRAV BRAVO MANAGING DIRECTOR, M/S.BATA,MR.THOMAS G BATA, CEO AND CHAIRMAN, M/S.BATA INDIA LTD.,DESRAJ MILAPI SR. AREA SALES MANAGER, M/S.BATA INDIA LTD.,ASST. P F COMMISSIONER	MR SA DESAI,(MR NIRAL R MEHTA)
359	MCA/2945/2007	10/01/2008	B U PARMAR,	MR IS SUPEHIA	G D BHAGORA,HIGH COURT OF GUJARAT,GUJARAT SUBORDINATE SERVICE SELECTION MUNDAL	GOVERNMENT PLEADER,(MR JB PARDIWALA)
360	MCA/2952/2007	05/03/2008	ASHWINBHAI CHIMANLAL SHETH,	MR DIPAK R DAVE	NEW INDIA ASSURANCE CO.LTD.,	MR SANDIP C SHAH
361	MCA/2965/2007	21/01/2008	KAJALBEN BRIJESHBHAI CHOKSI,	MR TEJAS M BAROT	BRIJESH BHARATBHAI CHOKSI,	MR HARESH C PATEL
362	MCA/2977/2007	11/07/2008	ANSUYABEN. D/O NARSINHBHAI PATEL. THRO.POA CHANDRAVADAN,	MR MAULIK G NANAVATI	MANOJ KUMAR MUNICIPAL COMMISSIONER,VADODARA URBAN DEVELOPMENT AUTHORITY,STATE OF GUJARAT THRO.SECRETARY,CHIEF TOWN PLANNER	GOVERNMENT PLEADER,MR PRANAV G DESAI,MR HS MUNSHAW
363	MCA/2991/2007	08/02/2008	AJAYKUMAR PAULBHAI PARMAR,	(MR PARESH M DARJI)	NIKITABEN JOHNBHAI CHRISTIAN,	MR YH VYAS
364	MCA/2992/2007	17/04/2008	SHAMALBHAI R. PATEL,	MR DILIP B RANA	CHAUDHARY DALJIBHAI RAMJIBHAI CHAIRMAN - APMC,	MR BS PATEL,MRS RANJAN B PATEL
365	MCA/2993/2007	07/02/2008	TAKHATSINH ANPATSINH CHOUHAN,	MR BHARAT T RAO	VILASINI RAMCHANDRAN,MILIND TORVANE, IAS COLLECTOR & DIST. MAGISTRATE	GOVERNMENT PLEADER
366	MCA/2994/2007	21/06/2010	THE KALUPUR COMMERCIAL CO-OPERATIVE BANK LTD.,	NANAVATI ASSOCIATES	GOVINDBHAI MAFATLAL PATEL,	(MR BD KARIA)
367	MCA/2997/2007	28/02/2008	LALA RANGJI BABARIYA GANGMATE,	MR DILIP B RANA	A K DHINGRON GENERAL MANAGER,SMT. SUHAS KUMAR DIVISIONAL RAILWAY MANAGER (R)	NOTICE SERVED,MS AVANI S MEHTA
368	MCA/2999/2007	04/02/2008	MALJIBHAI PRABHUBHAI,		P D PALSANA, RESIDENT DEPUTY COLLECTOR,A M MAMAN, MAMLATDAR,N R VYAS, RANGE FOREST OFFICER	GOVERNMENT PLEADER
369	MCA/3014/2007	01/05/2008	TRIMBAK TEXTILE MILLS LIMITED,	(MR JB PARDIWALA)	GUJARAT INDUSTRIES DEVELOPMENTCORPORATION,P.K.PUJARI,MANAGING DIRECTOR GIDC,T K PANDOR	(MR RM CHHAYA)
370	MCA/3029/2007	14/08/2008	JAGRUTIBEN SATISHKUMAR KACHHALA,	(MR NV ANJARIA)	SATISHKUMAR DHANJIBHAI KACHHALA,	MR CHIRAG H PAREKH,MR BH SOLANKI
371	MCA/3037/2007	17/04/2008	RAMCHANDRA MULABHAI PADHIYAR,	MR VIPUL S MODI	KETANBHAI VANANI,ASHOKBHAI B THAKOR,HARIT SHUKAL,MAMTA VERMA	GOVERNMENT PLEADER,MR MEHUL H RATHOD

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372	MCA/3048/2007	26/06/2009	UDAYSINH MADHOSINGH DODIYA,	(MR AR AVASTHI),MRS MADHUBEN SHARMA,MS SUNEETA R SHUKLA	D.S. AWASTHI,MR. MEENA	
373	MCA/3059/2007	11/04/2008	ZALAK,W/O SANJAY I PARKH & D/ODEEPAKBHAI M SHAH,	(MR MB GANDHI),MR CHINMAY M GANDHI	SANJAY INDRAVADAN PARIKH,	MR NEHUL L DAVE
374	MCA/3061/2007	08/01/2014	MALI BABUJI AMRAJI,MALI JIVAJI HIRAJI	MR VC VAGHELA	MALI BABUJI VALAJI,MALI RAMAJI KASTURAJI,DALPATSINGH AMRAJI THAKORE. JOINED AS RESPNT.(20.6.2008)	NOTICE SERVED BY DS,MR NK MAJMUDAR,MR SP MAJMUDAR,MS SANDHYA D NATANI,MR POPATJI H SOLANKI
375	MCA/3078/2007	01/05/2008	VIKASH R AGRAWAL,PRAKASHCHAND LALCHAND,LALITKUMAR BIKHARAM,PATEL BANSIKUMAR VRAJLAL,SETH AMIT NATVARLAL,R.R.DARJI,SUREKHA ASHOKKUMAR SHAH,RAMSURAT RAGUNATH YADAV,SUHASH M. PATEL,JAYKISHAN MANGLIPRASAD,K.G. BATRA,HANSABEN R. MEHTA,OM ELECTRICALS,VISHAL C. SHARMA,GANESHMAL M. SONI	MR PRADEEP PATEL,MR PINAKIN M RAVAL	C.B. RABARI- CHIEF OFFICER,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,TOWN PLANNING OFFICER,SHRI LALJIBHAI THAKORE	,MS SONAL D VYAS,MRS SHASHI V PARIKH
376	MCA/3079/2007	01/02/2008	BACHUJI MAGANJI THAKORE,PRADHANJI MAGANJI THAKORE,PRATAPJI MAGANJI THAKORE,PRAHLADJI MAGANJI THAKORE	MR JV JAPEE	MAMTA VERMA- COLLECTOR,MAMLATDAR,VILASINI RAMACHANDRAN- SECRETARY,REVENUE DEPTT.	NOTICE SERVED
377	MCA/3081/2007	14/02/2008	BHARATSINH NAVUJI VIHOL,GAJARABEN NAVUJI VIHOL	MR CHETAN K PANDYA	RAVAL SURESHKUMAR AMBALAL,	MR MEHUL SHARAD SHAH
378	MCA/3084/2007	22/01/2015	SURESHBHAI JOITARAM CHAVDA,	MR IQBAL M MALIK	STATE OF GUJARAT,A K PADHIYAR MAMLATDAR,GUJARAT SMALL INDUSTRY NIGAM LTD.,DHARENDRA ICE-CREAM LTD.	
379	MCA/3086/2007	01/02/2008	LATE JANTA GANDABHAI RATHOD THRO HIS WD/HEIR LILABEN,	MS PS PALMER	F.S. KARAMSUT- STATION COMMANDER,SUB AREA COMMANDER,DHARMENDRA SINGH	NOTICE SERVED,(MR RM CHHAYA)
380	MCA/3090/2007	14/02/2008	YAKUB MOHMEDBHAI KHOKHAR,	MR MANAV A MEHTA	STATE OF GUJARAT THRO' G P,POLICE INSPECTOR,INVESTIGATING OFFICER	GOVERNMENT PLEADER
381	MCA/3105/2007	07/02/2008	UMABEN ANANTRAI UPADHYAY,	(MR KISHOR M PAUL)	VAGHJIBHAI MULJIBHAI TALPADA CHIEF OFFICER-DHORAJI NAGAR-,	MR PREMAL R JOSHI
382	MCA/3111/2007	07/02/2008	BECHARBHAI VASTABHAI HEIR OF DECD VASTABHAI K,	(MR KISHOR M PAUL)	VAGHJIBHAI MULJIBHAI TALPADA,	MR PREMAL R JOSHI
383	MCA/3112/2007	17/04/2008	JANABEN MANSUKHBHAI MAKWANA HEIR OF DECD MANSUKHBHAI B,	(MR KISHOR M PAUL)	VAGHJIBHAI MULJIBHAI TALPADA,	MR PREMAL R JOSHI
384	MCA/3113/2007	17/06/2008	KIRANKUMAR RAMESHBHAI RATHWA,	MR NK MAJMUDAR	STATE OF GUJARAT THROUGH GURU CHARAN SINGH,GUJARAT SUBORDINATE SERVICES SELECTION BOARD THROUGH,K R KAUSHIK DIRECTOR GENERAL OF POLICE	
385	MCA/3132/2007	31/07/2008	SMITA SIMON MACWAN,	MR PM LAKHANI,MRS R P LAKHANI,MR RI SHARMA	SANJAY JOSEPH MACWAN,	NOTICE SERVED
386	MCA/3139/2007	07/01/2008	DEVRAJ PUNJABHAI MAKWANA,	(MR PARESH UPADHYAY)	D P JOSHI,R L VEDANT,TALUKA DEVELOPMENT OFFICER	
387	MCA/3141/2007	21/01/2008	MONICA KARTIKEY ACHARYA D/O SWAROOP NARAYAN JINWALLA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	KARTIKEY DINKAR ACHARYA,	MR SS BELSARE
388	MCA/3144/2007	13/03/2008	ANJANBEN GAMANBHAI PATEL,	MR ABHISHEK M MEHTA	THE STATE OF GUJARAT,THE DISTRICT PRIMARY EDUCATIONOFFICER,,THE CHAIRMAN,NALIN PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
389	MCA/3145/2007	06/02/2008	JAYNTILAL BHAVANISHANKAR PANDYA,	MR GM AMIN	T K DAMORE,	GOVERNMENT PLEADER

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390	MCA/3146/2007	31/01/2008	BHANUBEN GHANSHYAMBHAI HARIJAN,	MR PRABHAKAR UPADYAY	S R RAO SECRETARY,CHINDAL MITRA DIRECTOR OF NAGAR PALIKA,SANJIVKUMAR VERMA DIST COLLECTOR,KUMAR MEGHRAJ TEHLIYANI PRESIDENT OF NADIAD NAGAR,SANJAY G SONI CHIEF OFFICER OF NADIAD NAGAR	
391	MCA/3147/2007	10/04/2014	ANKUR SUPPLIERS,YUSUFALI RAJABLI (GUARANTOR),MANSUR YUSUFALI (GURANTOR)	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	BHAVNAGAR MERCANTILE CO.OP. BANK LTD.,VIPIN P BHATT,JAGATBHAI BHATT	RULE SERVED,THAKKAR AND PAHWA ADVOCATES
392	MCA/3148/2007	29/02/2008	SULOCHANA A R,	MR SATYAPAL K GUSAIN	G R IYAR - CHIEF EXE. OFFICER W H BRADY AND COMPANY LTD,MR. JANARDAN OR HIS SUCCESSOR SENIOR MANAGER P.N.A.	MR DG SHUKLA
393	MCA/3150/2007	11/02/2008	VRAJBHARTI AYODHYAPRASAD SHARMA,DIVYAGOR MINOR THRO HIS GUAR DIANOF APPLICANT NO.1,NIKHIL MINOR THRO HIS GUARDIANOF APPLICANT NO.1.	MS JK HINGORANI	RAJIV SHYAMSUNDER SHARMA,	MR PANKAJ K SONI,MS PRATIKSHA P JOSHI
394	MCA/3154/2007	11/07/2008	MAKANBHAI PARSOTTAMBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MANGALBHAI MACHHI,UNITED INDIA INSURANCE COMPANY	NOTICE SERVED
395	MCA/3155/2007	11/07/2008	KAMALBHAI MAKANBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MANGALBHAI MACHHI,UNITED INDIA INSURANCE COMPANY,MAKANBHAI PARSHOTTAMBHAI SINDHA,THE NEW INDIA INSURANCE COMPANY	NOTICE SERVED,NOTICE SERVED BY DS,MR VASANTS SHAH
396	MCA/3156/2007	11/07/2008	MINABEN MAKANBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MANGALBHAI MACHHI,UNITED INDIA INSURANCE COMPANY,MAKANBHAI PARSHOTTAMBHAI SINDHA,THE NEW INDIA INSURANCE COMPANY	NOTICE SERVED,NOTICE SERVED BY DS,MR VASANTS SHAH
397	MCA/3157/2007	11/07/2008	KALPESH MAKANBHAI SINDHA,	MR SHAKEEL A QURESHI	TULSIDAS MANUBHAI VASAVA,SURESHBHAI MANGALBHAI MACHHI,UNITED INDIA INSURANCE COMPANY,MAKANBHAI PARSHOTTAMBHAI SINDHA,THE NEW INDIA INSURANCE COMPANY	NOTICE SERVED,NOTICE SERVED BY DS
398	MCA/3158/2007	14/02/2008	MANSUKHBHAI BHURABHAI SIDPARA,JAYABEN MANSUKHBHAI SIDPARA,SUMITABEN MANSUKHBHAI SIDPARA,RASIKKUMAR MANSUKHBHAI SIDPARA,KIRANBEN MANSUKHLAL SIDPARA	DELETED,(MR KD VASAVADA)	SURESHBHAI MANSUKHBHAI SIDPARA,SHAILESHBHAI MANSUKHBHAI SIDPARA	(MR KAMAL M SOJITRA)
399	MCA/3173/2007	26/04/2013	ILABEN MAHESHKUMAR JOSHI,	(MR ANAND L SHARMA)	DR. K L N RAO,	GOVERNMENT PLEADER
400	MCA/3175/2007	01/02/2008	PATEL BALDEVBHAI M,MOCHI POONAMCHAND SOMCHAND,SINGAL RAGHAVBHAI HIRABHAI,RABARI VAGHJIBHAI VETABHAI,JADAV ARVINDBHAI FATABHAI,DHARMISTABEN MAGANLAL,VIKRAMBHAI MODHAVDAS,PATEL JAYANTIBHAI PRABHUDAS	MR BIPIN P JASANI	STATE OF GUJARAT,TREASURY OFFICER,DISTRICT EDUCATION OFFICER MR. K. K. RATHOD,MANAGING TRUSTEE	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
401	MCA/3178/2007	28/02/2008	MAHIJI DEVJI SOLANKI,PRABHATBHAI MAGANBHAI,SHRI BHAGVANBHAI MAGANBHAI,SHRI MANUBHAI BIKHABHAI VALAND,RAMANBHAI AMBALAL VANAND,JASUBHAI RAVJIBHAI PADHIAR,ISMAILBHAI HASSANBHAI PARMAR,MANSINGBHAI KALABHAI PADHIAR,CHANDRASINH PRATAPSINH PARMAR,GAUTAMBHAI FULABHAI CHAUHAN,GOVINDBHAI CHAGANBHAI,JASUBHAI DAHYABHAI CHAUHAN,BHAILALBHAI BARMALBHAI,GANPATBHAI BHUPATSINH,NILESHBHAI NATVARBHAI PUROHIT,CHANDRAKANT CHATURBHAI AMIN,ASHOKBHAI PUNAMBHAI PATEL,BANSIBHAI UDESIN GOHIL,BHAILALBHAI FAKIRBHAI SOLANKI,DINESH MANUBHAI PATEL,RAMANBHAI MATHURBHAI,GANSHYAMBHAI MOHANBHAI,CHANDUBHAI DALPATBHAI PARMR,CHANDUBHAI SOMABHAI SOLASBNKI,RAMESHBHAI S SOLANKI,NAGINBHAI DESHBHAI PATEL,IBRAHIM RAJABSAH,NATUBHAI HARMAN,BALVANTSING NARSINH,MAHENDRASINH N PADIYAR,ASHOK GORDHAN PATEL,RAVJIBHAI BHAILALBHAI SOLAKI	MR RAJESH P MANKAD	MR. TOPNO, DISTRICT COLLECTOR,MAMLATDAR (VADODARA CITY),THE DISTRICT DEVELOPMENT OFFICER,P.P. SHROFF CERAMICS,KISHORBHAI GIRDHARBHAI THAKKAR	GOVERNMENT PLEADER,NOTICE UNSERVED,MR HS MUNSHAW
402	MCA/3179/2007	02/05/2008	HASUMATIBEN JASWANTRAI SANGHVI,	(MR JD AJMERA)	SHETH TRIBHOVAN BHANJI JAIN KANYA SHALA TRUST THRO MANAGI-,	NOTICE SERVED,MR PARESH M DAVE
403	MCA/3182/2007	08/02/2008	SHANTILAL JERAMBHAI KANKNI,	MR SHALIN N MEHTA	N B PATEL,MR. R.V.ASARI, CHIEF CONSERVATOR OF FORESTS,MR. F.L.KHOBUNG, DEPUTY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
404	MCA/7/2008	07/03/2008	JANALBEN VIJAY GADHVI D/O HANUBHAI S GADHAVI,	MR PK SHUKLA	VIJAY PUSHPABEN GADHAVI,	MR PRASHANT G DESAI
405	MCA/26/2008	31/07/2008	GAYATRIBEN JIGNESHBHAI JIVANI,	(MR MB GANDHI),MR CHINMAY M GANDHI	JIGNESH KANTILAL JIVANI,	MR HARSHIT S TOLIA
406	MCA/27/2008	09/01/2008	MAHENDRABHAI CHINUBHAI PATEL,	MR HK ACHARYA	AHMEDABAD MUNI. CORPORATION THROUGH I P GAUTAM,	
407	MCA/28/2008	09/01/2008	MAHENDRABHAI CHINUBHAI PATEL,	MR HK ACHARYA,(MR KS ACHARYA)	I P GAUTAM MUNICIPAL COMMISSIONER,	
408	MCA/31/2008	25/01/2008	SHUSHILABEN CHANDRAKANTBHAI AMIN,	MR VIRENDRA BAHETI	SUDARSHAN PURSHOTTAMDAS AMIN,	NOTICE NOT RECD BACK
409	MCA/32/2008	25/01/2008	SUSHILABEN CHANDRAKANTBHAI AMIN,	MR VIRENDRA BAHETI	BHASKARBHAI PARSHOTTAMBHAI AMIN,	NOTICE NOT RECD BACK
410	MCA/33/2008	31/07/2008	DHARAMSHIBHAI LALJIBHAI PATEL,	MR PRAVIN GONDALIYA	PATEL MANJIBHAI HIRJIBHAI,PATEL HIRJIBHAI LALJIBHAI,MARUTI INSURANCE CO.LTD NATIONAL INSURANCE CO.LTD.,ASHOKSINH PRAVINBHAI WAGHELA,BHAD JAIN TAILOR SERVICE THROUGH ALPESH PRAVINKUMAR,NEW INDIA INSURANCE CO.	NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX(N),MR DAKSHESH MEHTA
411	MCA/48/2008	23/07/2008	DIPTIBEN RAJNIKANT BHATIA,	(MR NA SHAIKH)	ASHWINBHAI DAHYABHAI BHATIA,	MR SAURABH M PATEL
412	MCA/54/2008	31/07/2008	MEGHJIBHAI SAMANTBHAI SHUKLA,	(MR HM PRACHCHHAK)	MEGHHAR MOHAMMAD JABHAR ANSARI,MITHABHAI BHOJUMBHAI,UNITED INDIA INSURANCE CO. LTD,NATIONAL INSURANCE CO. LTD,VAJESHARBHAI B WAGH	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
413	MCA/66/2008	31/01/2008	DIPAK R CHRISTIAN,		MURLI RANGNATHAN CHIEF EXECUTIVE OFFICER,R HARI	M/S TRIVEDI & GUPTA
414	MCA/80/2008	28/07/2008	BHUMIKABEN RAKESH SHUKLA,	(MR BS BRAHMBHATT),MR BHAVESH A PATEL	STATE OF GUJARAT THROUGH,RAKESH SAMARJIT SHUKLA	GOVERNMENT PLEADER,NOTICE UNSERVED

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415	MCA/82/2008	27/06/2008	VYAS KIRANKUMAR DASHRATHLAL,THAKORE KALAJI SENDHAJI,THAKORE LAXMANJI PUNJAJI,THAKORE KARSANJI MATHURJI,PARMAR AMBALAL BHIKHABHAI,PATEL JYANTIBHIA AMBALAL,PATEL VISHNUBHIA AMBALAL,RAOL MANOJKUMAR LAXMANSINH,NAYEE KANTILAL SOMABHAI,PATEL NAVNITKUMAR MATHURDAS,PATEL VISHNUBHIA ISHVARLAL,PATEL SOMABHIA RANCHHODDAS,DARJI JAGDISHCHANDRA ISVARLAL,VAGHELA NITINBHIA LALLUBHAI,PATEL VINODBHAI SANKALCHAND,PARMAR MAHESHKUMAR KANTILAL,THAKOR DASHRATHJI PUNJAJI,PATEL LALABHAI MADHAVLALA,RAVAL PRAKASHCHANDRA SHANKAR LAL	MR HARNISH V DARJI	THE STATE OF GUJARAT THRO' SONAL MISHRA,MR. D.S. PATNI CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR YF MEHTA)
416	MCA/83/2008	27/06/2008	VAGHELA MUKESH GOVIND,VAAGHELA DILIP NARANBHAI,PARMAR TRIBHOVAN SOMABHAI,PARMAR KAMLESH MAFATLAL	MR HARNISH V DARJI	THE STATE OF GUJARAT THRO' MISS SONAL MISHRA,D S PATNI CHIEF OFFICER	GOVERNMENT PLEADER,(MR YF MEHTA)
417	MCA/95/2008	18/07/2008	KIRAN MANOJ PATEL,	MR NEHAL R JOSHI	MANOJBHAI SHANTIBHAI PATEL,	MR AMRISH K PANDYA
418	MCA/106/2008	28/03/2008	PATEL PARSHOTAMDAS GHELABHAI,PATEL BABUBHAI HIRABHAI BHUDARBHAI,PATEL VISHNUBHAI HIRABHAI,PATEL KALIDAS KACHARABHAI BHUDARBHAI,PATEL MAHINDRAKUMAR MAGANBHAI BABABHAI,PATEL BALDEV MANGLDAS REVABHAI,PATEL AMRUTBHAI RANCHODBHAI DALICHAND,PATEL KALABHAI MAGANDAS,PATEL MANILAL ISHVARDAS,PATEL MITHABHAI BECHARBHAI SHANKARBHAI,PATEL BECHARBHAI JOITARAM BHUDARBHAI,PATEL JOITABHAI TRIBHOVANDAS,PATEL PARSHOTAMBHAI MAFATLAL UMEDBHAI,PATEL RAMESHBHAI SOMABHAI ISHVARLAL	MR HARNISH V DARJI	STATE OF GUJARAT ANIL C PARMAR,DEPUTY COLLECTOR S P BHAGORA,SECRETARY,REVENUE DEPARTMENT VILASHANI RAMCHANDRAN	GOVERNMENT PLEADER
419	MCA/118/2008	10/07/2008	ARCHANABEN PARESHBHAI PATEL,	MS MEGHA JANI	PARESHBHAI HARSHADBHAI PATEL,	NOTICE SERVED BY DS
420	MCA/294/2008	31/01/2008	SUSHILABEN SUNDERBHAI VASAVA,SANJAYKUMAR SUNDERBHAI VASAVA,PANNABEN SUNDERBHAI VASAVA	MR HARSHAD K PATEL	SOHANSING DEVISINH SHIKH,AJITSING RAISING,NEW INDIA INSURANCE COMPANY,ARVINDBHAI BABUBHAI DESAI,MAHESHKUMAR B MODI,UNITED INDIA INSURANCE CO.	
421	MCA/297/2008	31/01/2008	RAMESHBHAI PUNIYABHAI VASAVA,SANIYABHAI PUNIYABHAI VASAVA,AMARSINH PUNIYABHAI VASAVA,SAVITABEN PUNIYABHAI VASAVA	MR HARSHAD K PATEL	SOHANSING DEVISINH SHIKH,AJITSING RAISING,NEW INDIA INSURANCE COMPANY,ARVINDBHAI BABUBHAI DESAI,MAHESHKUMAR B MODI,UNITED INDIA INSURANCE CO.	
422	MCA/302/2008	14/08/2008	QUERESHI AHMADBHAI MIYABHAI,	MR PH PATHAK	DY.EXECUTIVE ENGINEER,TALUKA DEVE. OFFICER	,MR RC JANI
423	MCA/322/2008	13/03/2008	POPATBHAI BHAVANBHAI,HIRABHAI POPATBHAI,ISHWARBHAI POPATBHAI	MR GM AMIN	J R PARMAR,	GOVERNMENT PLEADER
424	MCA/329/2008	30/07/2009	PUJIRAM MOHANLAL PATEL,	MR DIPAK R DAVE	H N CHAUDHARY DEPUTY SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED
425	MCA/335/2008	10/04/2008	VASANT KAMLESH RAMNIKLAL,		R S GOLAKIA, SECRETARY,STATE OF GUJARAT	NOTICE SERVED,(MR PV HATHI)
426	MCA/336/2008	04/03/2008	KAILASHBEN HARJIBHAI MANILAL PATEL,	MR MANISH R RAVAL	PATEL KRUSHNAKANT KHODIDAS,	NOTICE SERVED
427	MCA/339/2008	11/07/2008	SUNANDABEN SANJAY PATIL,	MR. BK. RAJ	SANJAY NARAYAN PATIL,	MR NV GANDHI
428	MCA/340/2008	08/05/2008	PATEL SUBHADRABEN JOITARAM,	(MR NN PRAJAPATI)	STATE OF GUJARAT,MR. GANDAVI D.E.O.,D E O,PRINCIPAL SARVODAYA HIGH SCHOOL	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
429	MCA/345/2008	28/03/2008	CHAIRMAN,B R RATHORE	MR MANOJ N POPAT	ANAND KARKANTBHAI MEHTA,MANHARBHAI ZALA, THE REGISTRAR,RAJIV GUPTA, THE COMMISSIONER OF HIGHER EDUCATION	
430	MCA/362/2008	12/02/2008	RAMANBHAI SHANKERBHAI CHAUHAN,BHIKHABHAI MOTIBHAI PATEL	MR TR MISHRA	CHIEF OFFICER THROUGH MUKESHBHAI P MAKWANA,MANJULABEN RAMESHCHANDRA VYAS	
431	MCA/373/2008	10/07/2008	GEETABEN BHAVESHKUMAR PARMAR C/O PRABHATBHAI P CHAVDA,	MR PRABHAKAR UPADYAY	BHAVESHKUMAR GAGUSINH PARMAR C/O SURESHBHAI G PARMAR,	NOTICE SERVED BY DS
432	MCA/374/2008	11/04/2008	KASHMIRABEN MAHESHBHAI PANCHAL,VRUTIK MAHESHBHAI PANCHAL THRO'P/G KASHMIRA M.PANCHAL	MR KL PANDYA	MAHESHBHAI GANPATLAL PANCHAL,	NOTICE SERVED BY DS
433	MCA/772/2008	09/04/2015	RENUKABEN RASHMIKANT PADIA,	NOTICE UNSERVED,APPEARANCE DELETED	MANOJ BISWAL, CHIEF MANAGER STAFF ADMINISTRATION,P H PANCHAMATIYA THRO'MANAGER	MR AC GANDHI
434	MCA/773/2008	11/08/2008	MITHABHAI CHHITUBHAI MAKWANA,	MR PH PATHAK	MR. RAJESH P DESAI THE MANAGER,	NOTICE SERVED,M/S TRIVEDI & GUPTA
435	MCA/775/2008	17/06/2008	SMT. SARLA N. KARMCHANDANI EX. SR. ACCOUNTS OFFICER,	MR MS TRIVEDI,MS PRANJAL M TRIVEDI	UNION OF INDIA THRO' SECRETARYD S MATHUR OR HIS SUCCESSOR,THE MEMBER (FINANCE) MANJULA MADHAVAN	
436	MCA/796/2008	19/02/2008	BHARAT K VAGHELA,MADHUBEN RAJESHBHAI VAGHELA,VAGHELA PRAGINBHAI BABUBHAI,MEENABEN NATHALAL SACRECHA,MANUBHAI DAHYABHAI VAGHELA,TULSIBEN PRAVINBHAI VAGHELA,GANGABEN KALIDAS CHAUHAN,DIPABEN MITHABHAI VAGHELA,KAILASHBEN NATVERBHAI CHAUHAN,ARUNA I SOLANKI,VIMALABEN KAVADADRA,JAGDISHBHAI CHIMANBHAI RATHOD,RANJITBHAI CHIMANBHAI RATHDO,NARSINH GANPATBHAI,CHAUHAN RAJESHBHAI ISHVERBHAI	MR ARVIND K THAKUR	SMT MAMTABEN VERMA DIST. COLLECTOR,SHRI D D RAVAL CHIEF OFFICER	
437	MCA/797/2008	19/02/2008	MAHESH R DESAI CHAIRMAN,MULJIBHAI PATEL UROLOGICAL HOSPITAL	MR SHALIN N MEHTA	LALMALANI JAIKISHAN G CONSULTANT UROLOGIST,	
438	MCA/798/2008	25/02/2008	MUNDRA INTERNATIONAL CONTAINER TERMINAL PVT LTD,	SINGHI & CO	MUNDRA PORT & SPECIAL ECONOMIC ZONE LTD.,	M/S TRIVEDI & GUPTA
439	MCA/804/2008	28/08/2008	SHRIRAM CEMENT LTD THROUGH MANAGING DIRECTOR,	HL PATEL ADVOCATES	GUJARAT MINERAL DEVELOPMENT CORPORATION THROUGH,	MR KM PATEL,MR.VARUN K.PATEL
440	MCA/810/2008	21/02/2008	VEPARI KADARBHAI RAHEMANBHAI,	MR P B KHAMBHOLJA	A K CLERK,H M PATHAK	
441	MCA/815/2008	21/08/2008	GAUTAMBHAI PUNJABHAI PALKHIWALA,	MR DAKSHESH MEHTA	ANILKUMAR PUNJABHAI PALKHIWALA,VIKRAMBHAI PUNJABHAI PALKHIWALA,PARSHOTTAMBHAI PUNJABHAI PALKHIWALA SINCE DECD. THROUGH HEIR,MANJULABEN WD/O GANPATLAL PARSSHOTTAMDAS,RAJNIKANT GANPATLAL,SHARATBHAI GANPATLAL,TINABEN GANPATLAL,DAKSHESH SAKALCHAND PATEL CHAIRMAN/ SECRETARY OF KALA	,NOTICE SERVED,SERVED BY AFFIX(N),UNSERVED EXPIRED (N),MS MEGHA JANI
442	MCA/827/2008	22/08/2008	SONALBEN DEEPAKBHAI THAKKAR,	MR NM KAPADIA	MAHESHKUMAR DHIRAJLAL KANABAR,VASANTLAL MATHURDAS KOTAK	NOTICE SERVED BY DS,MR ASHISH M DAGLI
443	MCA/828/2008	31/07/2008	SHANTHI NARSIMHAN,	HCLS COMMITTEE	P L NARSIMHAN,	(MR AJ SHASTRI)
444	MCA/860/2008	23/09/2008	GAYATRI GURUKRUPA B.ED.COLLEGE,	MS SRUSHTI A THULA	GAJENDRA MULSHANKAR JANI REGISTRAR,THE STATE OF GUJARAT	NOTICE SERVED BY DS,MR AR THACKER
445	MCA/870/2008	31/07/2008	SONALBEN MOHABATSINH RAJPUT,	MR RC JANI	DILIPBHAI SHIVAJI VAGHELA,	MR PRATIK B BAROT
446	MCA/882/2008	15/10/2008	VINUBEN POPATLAL DHAMECHA,	(MR JD AJMERA)	HIMMATLAL JAGJIVANDAS PARMAR,	MR ZUBIN F BHARDA

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447	MCA/894/2008	02/09/2009	EMPIRE HOTELS & RESORTS LTD (HOTEL SHALIN),	MR SHALIN N MEHTA	P.K.SONI -REGIONAL MANAGER,RAJESH MEHTA - CITY DEPUTY COLLECTOR,TANDON, DEPUTY GENERAL MANAGER,G M YADWADKAR - GENERAL MANAGER,RAJA PAUL - MANAGER,MAKWANA EX-OFFICIAL LIQUIDATOROF CHAROTAR NAGRIK SAHAKARI,TRAILESH PATEL, A P INC.,D THARA - DISTRICT COLLECTOR AHMEDABAD	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR BH BHAGAT,MR RD DAVE,MR BHARAT T RAO,MR DHARMESH V SHAH
448	MCA/896/2008	11/07/2008	RANJANBEN W/O SUNILBHAI DHARMARAM,	(MR ASHOK K PADIA)	SUNILBHAI DHARMARAM PARMAR,	NOTICE SERVED
449	MCA/913/2008	16/03/2010	TUSHAR C SHAH,	(MR ANAND L SHARMA)	SECRETARY,DIRECTOR OF TECHNICAL EDUCATION	,GOVERNMENT PLEADER
450	MCA/914/2008	14/07/2008	VASANTBHAI HARIBHAI GOPALAKA,	MR MAHENDRA U VORA	SURESHKUMAR DEVCHANDJI KACHHUVA,	MR VC VAGHELA
451	MCA/915/2008	11/07/2008	LATABEN @ SHVETABEN BHARATBHAIVAGASHIYA (PATEL),	MR MAHENDRA U VORA	BHARATBHAI KARAMSHIBHAI VAGASHIYA,	NOTICE SERVED BY DS
452	MCA/922/2008	23/06/2008	NILESH TEXTILE MILLS,	MR PR NANAVATI	GUJARAT INDUSTRIAL DEVELOPMENT,DIVISIONAL MANAGER J N RAO,EXECUTIVE ENGINEER, DM PATEL,GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION THROUGH,G M JOGIANI,P V PATEL	,M/S TRIVEDI & GUPTA
453	MCA/930/2008	08/08/2008	GADHAVI JANAKBEN KALYANSINH,	MR S K GADHAVI	GADHAVI VIJAYKUMAR PRABHATSINH,	REFUSED SERVED (N)(10)
454	MCA/981/2008	25/06/2008	JAGRUTI YUVAK MANDAL,	MS MAMTA R VYAS	P. PANNEERVEL- SECRETARY TO GOVERNMENT,S.M. GAMIT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
455	MCA/995/2008	12/01/2009	ROHIT GANPATRAM PATEL,	(MR TS NANAVATI)	RANJANBEN RAMESHCHANDRA PATEL,MEHUL RAMESHCHANDRA PATEL	MR BM MANGUKIYA
456	MCA/1068/2008	06/08/2009	RAMESHBHAI P RAVAL,	(MR KG PANDIT)	J.J. SHAH,DY.REGISTRAR (BANKING),BHARATBHAI M. JOSHI, DISTRICT REGISTRAR,KANTIBHAI I. PATEL- ADMINISTRATOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
457	MCA/1069/2008	17/06/2009	SHWETABEN D/O ANILBHAI SONI & W/O DR NISHIT JITENDRA PANDYA,	MR DIPAK R DAVE	DR NISHIT JITENDRA PANDYA,	MS ALPA J DAVE,MR K I KAZI
458	MCA/1080/2008	02/04/2008	MEENAKSHI SOM SAHNI,	MS SANGITA C ATHAVLE	SOM N SAHNI,	
459	MCA/1083/2008	02/05/2008	VINODKUMAR PARMABHAI PARMAR (HARIJAN),	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,MAMLATDAR	GOVERNMENT PLEADER
460	MCA/1092/2008	18/07/2008	BEENABEN W/O MUKESHBHAI KANANI,	MR HARDIK D MUCHHALA	MUKESHBHAI HARJIBHAI KANANI,	NOTICE SERVED BY DS
461	MCA/1093/2008	21/08/2008	AFSA @ NASIMBANU D/O ANWAR ALI JASANI,ANWAR ALI MOHAMMED ALI JASANI	MR ASHISH M DAGLI	BARKAT ALI MOHAMMED ALI LAKHANI,	MR MP SHAH,MS. KRUTI M SHAH
462	MCA/1127/2008	08/08/2008	RUPABEN HEERABHAI DANGAR D/O BALABHAI AHIR,	(MR NIKHIL S KARIEL)	HEERABHAI DESURBHAI DANGAR,	MR KB PANERI
463	MCA/1128/2008	10/04/2008	KALUBHAI BHADABHAI DHANANI,	MR PRAKASH V CHAVDA	SAMBHUBHAI MOHANBHAI DHUDHAT,	
464	MCA/1166/2008	22/08/2008	RELIANCE INDUSTRIES LIMITED,	MR RS SANJANWALA	NEW INDIA ASSURANCE COMPANY LIMITED,ORIENTAL INSURANCE COMPANY LTD,UNITED INDIA INSURANCE COMPANYLTD	MR KK NAIR,MR VIBHUTI NANAVATI,MR A M HAVA
465	MCA/1167/2008	22/08/2008	RELIANCE INDUSTRIES LIMITED,	MR RS SANJANWALA	ORIENTAL INSURANCE COMPANY LIMITED,UNITED INDIA INSURANCE COMPANYLTD	MR VIBHUTI NANAVATI,MS PAURAMI B. SHETH
466	MCA/1187/2008	28/03/2008	PATEL SUDHABEN GEMARBHAI,	MR ARVIND K THAKUR	R C RAVAL,DARSHANABEN JOSHI	
467	MCA/1193/2008	11/07/2008	VIRSANGBHAI NATHUBHAI,	MR GM AMIN	A.J. SHAH- DISTRICT DEVELOPME-NT OFFICER,DHANANJAY DRIVEDI- COLLECTOR AHMEDABAD.	NOTICE SERVED,MR YN RAVANI

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468	MCA/1195/2008	10/07/2008	SAPNA HARSHADBHAI PARMAR,	(MR ASHISH D OZA)	JAYDIP SHANKERBHAI RATHOD,MARRIAGE REGISTRAR,	NOTICE SERVED,SERVED BY AFFIX(N)
469	MCA/1222/2008	19/06/2008	RAVINDRA S SHUKLA,	MR PH PATHAK	P B GADHAVI,SUNAINA TOMAR - COMMISSIONER OF SCHOOLS OR	GOVERNMENT PLEADER
470	MCA/1225/2008	22/07/2008	KRUSHNABEN MAHENDRABHAI SHANKARLAL NOGIA,	MR NM KAPADIA	REGISTRAR,NEW INDIA INSURANCE COMPANY LTD,ISHWARBHAI AMBARAMBHAI DADAR (BRAHMAN),SHIVRAJ LOGISTRIC C/O LALJI BHAVANJI SATHVARA,NEW INDIA INSURANCE CO. LTD,KARA KASAM CHAUHAN	,NOTICE SERVED,NOTICE UNSERVED,MR GC MAZMUDAR
471	MCA/1240/2008	20/03/2009	ANJU ASHOKUMAR MALHOTRA D/O SURAJPRAKASH CHAUDHARY,	MR NILESH A PANDYA	ASHOKKUMAR JIYALAL MALHOTRA,	(MR AY KOGJE)
472	MCA/1243/2008	25/04/2008	KANJIBHAI MAVJIBHAI CHAVDA,	MR SIRAJ R GORI	G.S. BOGHANI,HARIT SHUKLA- DIST. COLLECTOR,B.K. VASAVA	
473	MCA/1257/2008	31/07/2008	OZA NITABEN NAVINCHANDRA W/O DR DINESHKUMAR ISHWARLAL OZA,	MR AV PRAJAPATI	DR DINESHKUMAR ISHWARLAL OZA,	NOTICE SERVED BY DS
474	MCA/1279/2008	17/04/2008	SHAH BHAVIN VASANTLAL,	MR VIRENDRA BAHETI	P.B.PATANI, THR'O STATE OF GUJARAT.,P.V.NATHANI, THR'O CONTROLLER	
475	MCA/1280/2008	03/07/2008	GOBARBHAI BAKORBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,DEPARTMENTAL MANAGER,O.N.G.C.	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR RR MARSHALL
476	MCA/1283/2008	20/06/2008	SURESHCHANDRA NAGINDAS GANDHI,	NANAVATY ADVOCATES	M THENNA SARAN,ARJUNSINH B RATHOD,L J PUJARA,A G CHAMAR,MOHANBHAI JETHABHAI PARMAR,KARTIKBHAI SURESHBHAI PATEL,RAMESHBHAI VITHALBHAI SUTHAR	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
477	MCA/1291/2008	17/04/2008	JANAKBHAI HARMANISHANKAR DESAI,	MS SONAL D VYAS	PALWADA KELAVANI MANDAL,MARKAND NARENDRA BHATT SECRETARY,VIRENDRA GANPATISHANKER MAJMUDAR,BANKIM KUMUDCHANDRA DOCTOR,DEVENDRA DINAMANISHANER UPADHYAYA,KAPILARAM GANPATRAM PUROHIT,VIRAL KAPILRAM PUROHIT,VIRENDRA BHUPENDRA VYAS,PARIMAL RAMANLAL BHATT,PARIMAL NAVINCHANDRA DESAI,JANAK CHAMPAKLAL VYAS,ASHOK BHAGAVATISHANKER SHUKLA,PRASHANT MAHENDRABHAI PATHAK,SANJEEV RAMACHANDRA UPADHAYAYA,MAYANK SUMANTRAY TRIVEDI,ELECTION OFFICER,K.R. CHAUDHARY,CHARITY COMMISSIONER	
478	MCA/1323/2008	25/08/2008	VIVEKANAND SAMUDAYIK KHET SAHAKARI MANDALI LIMITED,	MR ANAL S SHAH	COLLECTOR,	GOVERNMENT PLEADER
479	MCA/1324/2008	19/04/2010	DEVRAJ PUNJABHAI MAKWANA,	(MR PARESH UPADHYAY)	D P JOSHI, DISTRICT DEVELOPMENT OFFICER,R L VEDANT, TALUKA DEVELOPMENT OFFICER,VARESH SINHA, I.A.S. PRINCIPAL SECRETARY	NOTICE SERVED BY DS,MR HS MUNSHAW
480	MCA/1331/2008	15/02/2010	REKHABEN D/O CHHAGANBHAI KHIMJIBHAI RUPAPARA W/O,	(MR PN BAVISHI)	SHAILESHBHAI BAVANJI SAVALIA,	RULE SERVED,MR VIMAL M PATEL
481	MCA/1345/2008	24/07/2008	NIMAVAT HINABEN W/O JITENDRA BHAI NIMAVAT,	MR MRUGEN K PUROHIT	JITENDRABHAI CHIMANLAL NIMAVAT,	DS AFF.NOT FILED (N)
482	MCA/1367/2008	31/07/2008	KAMINIBEN D/O KANTILAL BOSIYA & W/O KAUSHIKKUMAR MAGANBHAI,	(MR CL SONI)	KAUSHIKKUMAR MAGANLAL MANVAR,	NOTICE SERVED
483	MCA/1382/2008	31/07/2008	RENUKABEN D/O SHANKERBHAI PATEL,	MS. SHAILI A KAPADIA	BHARATSINGH ANILSINGH PATEL,	MS ARCHANA P PATEL
484	MCA/1385/2008	31/07/2008	MAYABEN DIPAKBHAI JOSHI,	MR N P CHAUDHARY,MR TUSHAR CHAUDHARY	DIPAKKUMAR RAMESHCHANDRA JOSHI,	MR DM DEVNANI
485	MCA/1393/2008	04/07/2008	MANISHABEN W/O NARESHKUMAR DARJI D/O BABUBHAI DARJI,	MR RJ GOSWAMI	NARESHBHAI MANJIBHAI DARJI,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
486	MCA/1398/2008	21/02/2014	BHAGWATI VIDHYALAY,	MR RJ GOSWAMI	HASMUKH ADIYA,SANJAY NANDAN,P.B. GADHAVI	GOVERNMENT PLEADER,RULE SERVED
487	MCA/1399/2008	25/06/2008	JAGDISHBHAI M. PRAJAPATI,	(MR KG PANDIT)	MANOJ BHIMANI,AARPAR	
488	MCA/1402/2008	01/05/2008	TEJANDARSINGH KEDARSINGH BANSAL,	(MR MILIND R KULKARNI)	RAJESH PATIL, BRANCH MANAGER SRI RAM TRANSPORT FINANCE CO.,	
489	MCA/1418/2008	07/07/2009	SAHAJANAND LASER TECHNOLOGY LTD,	DR RAJESH H ACHARYA,MS SONAL S TRIVEDI	SAHAJANAND TECHNOLOGIES PVT LTD,	MR NAVIN K PAHWA
490	MCA/1427/2008	12/09/2008	DIPABEN DINESHCHANDRA DAVE,	MR ASHISH M DAGLI	GAUTAMKUMAR BHARATBHAI DAVE,	MR VIREN G DAVE
491	MCA/1451/2008	04/03/2010	ARVINDBHAI G PATEL,	FALGUNI D UPADHYAYA	JAGDISHBHAI C PATEL PRINCIPAL,ASHOKBHAI P PATEL MANAGING TRUSTEE,RAJIV GUPTA COMMISSIONER OF HIGHER EDU.	GOVERNMENT PLEADER,NOTICE SERVED,(MR AJ SHASTRI)
492	MCA/1452/2008	14/08/2008	SAROJ SHAILESH JANI,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE	SHAILESH HARSHADRAI JANI,	MR KB PUWAR,MR MAKHDUM Y MALEK
493	MCA/1457/2008	31/07/2008	CHHAYABEN D/O VIKRANTBHAI VASAVADA,	MR ZUBIN F BHARDA	JITESHBHAI DAYARAM BUJAD,	NOTICE SERVED
494	MCA/1458/2008	31/07/2008	KIRTIBEN KIRITKUMAR SUCHAK,	MRS SANGEETA N PAHWA	KIRITBHAI HIMMATLAL SUCHAK,	NOTICE SERVED
495	MCA/1489/2008	31/07/2008	MEGHNABEN W/O YOGESHKUMAR BABULAL MEVADA,	MR BM MANGUKIYA	YOGESHKUMAR BABULAL MEVADA,	MRS MUMTAZ SAIYED
496	MCA/1524/2008	20/06/2008	SHRI VIVEKANAND VIKAS MANDAL,	(MR AJ SHASTRI)	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER V.J.SHAH.	GOVERNMENT PLEADER
497	MCA/1527/2008	09/04/2014	GANGABEN WD/O KALYANBHAI PUNJABHAI THRO LEGAL HEIRS,KAMLESHBHAI KALYANBHAI VANKAR,SHANABHAI KALYANBHAI VANKAR,MULJIBHAI KALYANBHAI VANKAR,RAMILABEN D/O KALYANBHAI VANKAR	MR PF MAKWANA,HL PATEL ADVOCATES	KARANSINH N MANDAVAT,LALITKUMAR KARANSINH MANDAVAT,SURESHKUMAR KARANSINH MANDAVAT,RAMESHBHAI GORDHANBHAI PATEL,VARDHAMAN DEVELOPERS,MULJUBHAI VITTHALBHAI MISTRI,PRAVINBHAI BABUBHAI PATEL,BHAILALBHAI BABUBHAI PATEL,MADANLAL RAMKARAN MISTRI,PRAFULBHAI BAPUBHAI PATEL,NIRUBEN JADAVBHAI	NOTICE UNSERVED,DELETED,MR BS PATEL,MRS RANJAN B PATEL,(J M TRIVEDI)
498	MCA/1533/2008	19/06/2008	CORE HEALTH CARE LTD,	MR BK DAMANI	CORE PHARMACEUTICALS LTD,	
499	MCA/1582/2008	16/06/2008	PRAVINBHAI RAMBHAI PATEL,	MR IH SYED	GIRISH POPATLAL DANI- HON. SECRETARY OF KARNAVATI CLUB LT,STATE OF GUJARAT MANJULA SUBRAMANUAM.,P.Z. PATEL	
500	MCA/1596/2008	11/09/2008	NATIONAL INSURANCE COMPANY,	MR DAKSHESH MEHTA	LEGAL HEIRS OF DECEASED JAYANTIBHAI TRIKAMBHAI VEGAD,PASUBEN JAYANTIBHAI VEGAD WD/O JAYANTIBHAI T VEGAD,VISHAL JAYANTIBHAI VEGAD MINOR THRO PASUBEN J VEGAD,HUSENBHAI GAFARBHAI NIMATAR,INDRAVIJAYSINH BAHADURSINH GOHIL,NEW INDIA ASSURACE CO,KUNVARBEN TRIKAMBHAI VEGAD MOTHER OF DECEASED JAYANTIBHAI	,NOTICE SERVED,DS AFF.NOT FILED (N),MR GC MAZMUDAR,MR HG MAZMUDAR,MR TULSHI R SAVANI,(MR PRANAV M RAVAL)
501	MCA/1599/2008	30/03/2009	GUJARAT STATE CO-OPERATIVE MARKETING FEDERATION LIMITED,	MR BS PATEL,MRS RANJAN B PATEL	BALKRUSHNA NARANDAS PATEL,SURESHBHAI NARANDAS PATEL	NOTICE SERVED BY DS,MR NAVIN K PAHWA
502	MCA/1686/2008	23/06/2009	KRISHNA CHINTAMAN KOLI,	(MR ANAND L SHARMA)	SATYAPRAKASH SRIVASTAVA DIVISIONAL RLY. MANAGER,RASESH H. PANDYA	
503	MCA/1688/2008	16/06/2009	MANHAR M CHRISTY,MICHAL A DESAI,ANIL O CHRISTIAN,VIJAYSINH JIVANSINH,WALES V ALLIS,SIRIL S SOLANKI,RAJNIKANT S DESAI,VINOD M DESAI	BALKRISHNA ACHARYA	STATE OF GUJARAT,SECRETARY URBAN & HOUSING DEVELOPMENT,AHMEDABAD MUNICIPAL CORPORATION,COLLECTOR, AHMEDABAD	

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504	MCA/1719/2008	18/06/2008	PIYUSH DEVENDRAPRASAD ACHARYA,	MR DHARMESH V SHAH	A.B. GADHVI,	
505	MCA/1726/2008	05/09/2008	JAYSHREE ASHOKKUMAR KANSARA,	MR PREMAL S RACHH	ASHOKKUMAR PRANLAL KANSARA,	RULE SERVED
506	MCA/1781/2008	08/08/2008	MANISHABEN D/O NARENDRABHAI BHOGILAL TRIVEDI,	MR ASHISH M DAGLI	PREMAL HARIHAR RAI THAKKAR,	MR HARIHARRAI THAKAR
507	MCA/1782/2008	08/08/2008	GEETABEN W/O DINESHBHAI DEVSHIBHAI DASA,	MR ASHISH M DAGLI	DINESHBHAI DEVSHIBHAI DASA,	NOTICE SERVED
508	MCA/1784/2008	31/07/2008	DEEPAK NARENDRAPRASAD JOSHI,	MR NK MAJMUDAR	STATE OF GUJARAT,RESERVE BANK OF INDIA,REGIONAL TRANSPORT OFFICER,THE POLICE INSPECTOR,H.D.F.C. BANK LTD.	DELETED,MR CR ABICHANDANI
509	MCA/1795/2008	11/12/2008	RAMESHBHAI PARSOTTAM MANDALIA,	MR EE SAIYED	DARJI MOHANBHAI BHIMJI,MANSUKH PARSOTTAM,MULJIBHAI PARSOTTAM,HEMANT PARSOTTAM,VIJYAVEN PARSOTTAM,JYOTSANABEN PARSOTTAM,JASUBEN PARSOTTAM,JAYANTILAL MOHANLAL MANDALIA	NOTICE SERVED,UNSERVED EXPIRED (N),MR RAXIT J DHOLAKIA
510	MCA/1796/2008	26/08/2008	B SONS TEXTILE INDUSTRIES,	(MR UTKARSH B JANI)	BRANCH MANAGER, UNITE INDIA INSURANCE CO. LTD.,	(MR MAULIK J SHELAT)
511	MCA/1797/2008	21/08/2008	BABU TEXTILE INDUSTRIES,	(MR UTKARSH B JANI)	R K TALATI, BRANCH MANAGER UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)
512	MCA/1798/2008	26/08/2008	B TEX INDUSTRIES,	(MR UTKARSH B JANI)	R K TALATI, BRANCH MANAGER UNITED INDIA INSURANCE CO. LTD,	(MR MAULIK J SHELAT)
513	MCA/1799/2008	16/10/2008	REKHABEN MANOJKUMAR SODHANI,	MR MANAV A MEHTA	MANOJKUMAR VIMALCHANDRA SODHANI,	REFUSED SERVED (N)(10)
514	MCA/1805/2008	30/06/2008	PUSHPAVADAN LALLUBHAI SHAH,SAKARLAL MATHURDAS RANA,LEGAL HEIR OF LATE SAKARLAL AMBALAL BANDHARA (NATHAWALA),LEGAL HEIR OF LATE CHANCHALBENSOMABHAI SOLANKI- MOHANBHAI,LALITABEN MOTIBHAI SOLANKI,BHARATBHAI MOTIBHAI LEGAL HEIRS OF LALITABEN,LEGAL HEIR OF LATE BABARBHAI BECHARBHAI SOLANKI	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	STATE OF GUJARAT,A S PATEL, ADDITIONAL DEVELOPMENT COMMISSIONER,,DIRECTOR OF MUNICIPALITIES,DR.RAJENDRAKUMAR DISTRICT DEVELOPMENT OFFICER,,JAMBUSAR MUNICIPALITY,	
515	MCA/1806/2008	28/08/2008	DEEPAL MAHENDRA THAKAR,SNEHA SURESHBHAI PATEL	MR NIKUNJ D BALAR	PARIMAL TRIVEDI,	NOTICE SERVED,NOTICE SERVED BY DS,(MRS VD NANAVATI)
516	MCA/1940/2008	04/07/2008	TEJAS SANITARY MART CO.OP. SOCIETY LTD.,DABABEN VAGHELA-CHAIRMAN OF TEJAS SANITARY MART CO.OP.SOC.	(MR AY KOGJE)	STATE OF GUJARAT,REGIONAL DEPUTY DIRECTOR,RAJDEEP ENTERPRISE,VIJAY VAGHELA	
517	MCA/1941/2008	20/08/2008	MANSUKHBHAI BHURABHAI SIDPARA,JAYABEN MANSUKHBHAI SIDPARA,RASIK KUMAR MANSUKHBHAI SIDPURA	MR R N GHOTRA,(MS MANSHI A MACWAN)	SURESHBHAI MANSUKHBHAI SIDPARA,SHAILESHBHAI MANSUKHBHAI SIDPARA,DEPUTY MAMLATDAR KOTDA SANGANI,SECRETARY CUM TALATI KOTDA SANGANI	
518	MCA/1979/2008	31/07/2008	SAPNA NARENDRAKUMAR AGGARWAL,	MR RAMNANDAN SINGH	NARENDRAKUMAR PREMPRAKASH AGGARWAL,	DS AFF.NOT FILED (N)
519	MCA/2005/2008	22/04/2014	JAYANTILAL RATILAL PATEL DECEASED THRO LEGAL HEIR,	MR HM PARIKH	KUMAR MEGHRAJ DAHELIANI PRESIDENT OR HIS SUCCESSOR,SANJAY SONI - CHIEF OFFICER OR HIS SUCCESSOR IN OFFICE	MR BY MANKAD
520	MCA/2014/2008	08/08/2008	DIPTIBEN BHARATBHAI BHATT,	(MS MOXA G THAKKER)	MITTALKUMAR DILIPBHAI DAVE,	MR YV BRAHMBHATT
521	MCA/2015/2008	08/08/2008	SHARMIKABEN D/O GOVINDBHAI RAGHABHAI PATEL W/O NILAY,	MR DIPAK R DAVE	NILAY BABULAL PATEL,	MS DHARA M SHAH
522	MCA/2018/2008	20/06/2009	MOHAMMEDBHAI YUSUFBHAI VORA,	MR IQBAL M MALIK	THE STATE OF GUJARAT,THE COLLECTOR, MAMTA VERMA,A K PADHIYAR THE MAMLATDAR	,GOVERNMENT PLEADER,NOTICE SERVED

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523	MCA/2022/2008	02/09/2008	KAMDAR EDUCATION TRUST THROUGH TRUSTEE CHANDRESHKUMAR,	(MR HJ NANAVATI)	VICE CHANCELLOR THRO KAMLESH JOSHIPURA,SAURASHTRA UNIVERSITY,B ED CENTRAL ADMISSION COMMITTEE	NOTICE SERVED BY DS,(MR PV HATHI)
524	MCA/2027/2008	14/08/2008	MANISHABEN HARSHADKUMAR PARMARD/O ISHWARBHAI SOLANKI,SIDDHARTH HARSHADKUMAR PARMAR MINOR THRO MANISHABEN H PARMAR	(MR NIKHIL S KARIEL)	HARSHADKUMAR AMBALAL PARMAR,	REFUSED SERVED (N)(10)
525	MCA/2044/2008	28/11/2008	VIJAY RAMSHANKER JADAV PRESIDENT OF ASSOCIATION OF,	(MR MUKTESH V PATEL)	I.P. GAUTTAM- AHMEDABAD MUNICIPAL COMMISSIONER,SHARAD PARIKH-ESTATE OFFICER,JASHUBHAI PATEL-ESTATE INSPECTOR,PRAVINBHAI BABARIA (PATEL),ARVINDBHAI LILADHAR PANCHAL,PURSHOTTAMBHAI ALIAS DAS PATEL,POPATLAL BHAJIYAWALA,ASHOKBHAI PANCHAL,RAJUBHAI MODI (GHANTIWALA),AHMEDABAD MUNICIPAL CORPORATION NOTICE TO BE SERVED UPON	,DS AFF.NOT FILED (N),(MR RM CHHAYA)
526	MCA/2046/2008	01/12/2008	KANTIBHAI MOHANLAL SUTHAR,RAMESHBHAI CHIMANLAL THACKER,DAHYABHAI SHANKERBHAI PATEL,VRAJLAL JOITARAM MODI,KANTIBHAI BHIKHALAL KANSARA	MR BS PATEL,MRS RANJAN B PATEL	THE MEHSANA DISTRICT PANCHAYATEMPLOYEES' CO-OP. BANK LTD.,DILIPBHAI S. PATEL,KAPILABEN C. PATEL,UADJI B. THAKORE,PANKAJBHAI B. DOSHI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR PRAKASH K JANI
527	MCA/2047/2008	22/07/2008	KRISHNABEN WD/O MAHENDRABHAI SHANKARLAL NOGIA,	MR NM KAPADIA	REGISTRAR,NEW INDIA INSURANCE CO LTD,ISHWARBHAI AMBARAMBHAI DADAR (BRAHMAN),SHIVRAJ LOGISTRIC C/O LALJI BHAVANJI SATHVARA,NEW INDIA INSURANCE CO LTD,KARA KASAM CHAUHAN	,MR GC MAZMUDAR
528	MCA/2048/2008	22/07/2008	KRISHNABEN WD/O MAHENDRABHAI SHANKARLAL NOGIA,	MR NM KAPADIA	REGISTRAR,NEW INDIA INSURANCE CO LTD,ISHWARBHAI AMBARAMBHAI DADAR (BRAHMAN),SHIVRAJ LOGISTRIC C/O LALJI BHAVANJI SATHVARA,NEW INDIA INSURANCE CO LTD,KARA KASAM CHAUHAN	,MR GC MAZMUDAR
529	MCA/2049/2008	22/07/2008	KRISHNABEN WD/O MAHENDRABHAI SHANKARLAL NOGIA,	MR NM KAPADIA	REGISTRAR,NEW INDIA INSURANCE CO LTD,ISHWARBHAI AMBARAMBHAI DADAR (BRAHMAN),SHIVRAJ LOGISTRIC C/O LALJI BHAVANJI SATHVARA,NEW INDIA INSURANCE CO LTD,KARA KASAM CHAUHAN	,MR GC MAZMUDAR
530	MCA/2050/2008	12/08/2008	SHRI SAURASHTRA NIRA TAD GOL SAHAKARI SANGH LTD,	MR HASIT H JOSHI	K N BHATT OR HIS SUCCESSOR COMMISSIONER, JMC,MUKESH KUMBHARANA OR HIS SUCCESSOR, AMC AT JMC,R K BHUVA OR HIS SUCCESSOR ESTATE DEPARTMENT,SUNIL BHANUSHALI, ENCROACHMENTREMOVAL INSPECTOR, JMC	(MR JR NANAVATI)
531	MCA/2060/2008	22/07/2008	REETABEN NARENDRASINH CHAVDA,	MR PINAKIN M RAVAL	G S BOKHANI,SANJEEV KUMAR,PATEL GAUTAMKUMAR RAMANLAL	
532	MCA/2081/2008	24/03/2009	VARSABEN MEHULKUMAR DAVE,	MR PRAFUL KHAKHKHAR	MEHULKUMAR JITENDRABHAI DAVE,	MR MEHUL S SHAH,(MR SURESHM SHAH)
533	MCA/2112/2008	28/07/2008	SOHAM CONSTRUCTION CO THRO' MAVJIBHAI VALABHAI CHANDPA,	MR ASHOK N PARMAR	STATE OF GUJARAT,HARIBHAI S. PATEL - COLLECTOR,CHIEF OFFICER	
534	MCA/2120/2008	01/12/2008	CHHAYABEN KALPESHBHAI SHAH,SUTHAR RITABEN BHAILAL,GANDHI KAILASHBEN GAUTAMBHAI,TRIVEDI ILABEN JITENDRAKUMAR,SONI JIGNABEN VINODCHANDRA,PATEL RAJENDRA SHIVRAMBHAI,SHOBHANABEN RAJENDRABHAI PATEL;,JANI SANGITA PRIYAVADANBHAI,MEHTA MANISHABEN ARVINDBHAI,SEEMABEN G SINGH,PATEL NANDLAL PARSHOTTAMBHAI,JANI ARUNABEN VASUDEVBHAI,PATEL SURESHCHANDRA KARSHANBHAI,PATEL ASHOKBHAI MOHANBHAI,RATHOD NAILESH GIRDHARLAL	MR SHALIN N MEHTA,MR MANOJ SHRIMALI	KANAIYLAL SHAH - CHAIRMAN,S T OZA - SECRETARY / MANAGER	MR RR VAKIL
535	MCA/2132/2008	18/09/2008	MAYURIBEN MEHULBHAI,	MS JK HINGORANI	MEHULBHAI THAKOREBHAI,	MR MP SHAH,MS. KRUTI M SHAH

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536	MCA/2151/2008	25/08/2008	KADIA RAMESHBHAI MANILAL,CHAMANBHAI MOTIBHAI PATNI,PATADIA DIPAKBHAI CHANDUBHAI,THAKOR JIVANJIBHAI SONAJIBHAI,PATNI GANPATBHAI LALUBHAI	(MR SANJAY D SUTHAR)	SECRETARY- REVENUE DEPTT. (SHRI P PANIRVEL OR HIS,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
537	MCA/2161/2008	20/08/2008	FEROZBHAI KASAMBHAI BALOCH,	MR HASIT H JOSHI	STATE OF GUJARAT,SECRETARY MR.GOURI KUMAR,THE DISTRICT COLLECTOR DILIP RAVAL,THE DISTRICT DEVELOPMENT OFFICER-MR. L MEENA,TALUKA DEVELOPMENT OFFICER MR.B P PATEL,SARPANCH & TALTI CUM MANTRI,ILMUDDIN SHAKARODDIN SHAIKH,MALJIBHAI GOPALBHAI PATEL,VIJAY NANUBHAI PATEL,SALIMMIYA HAIDARMIYA SHEIKH,MOLANA IBRAHIM YUSUF CHOKSI	NOTICE NOT RECD BACK
538	MCA/2173/2008	02/12/2008	PRAVINBHAI AMARSINH PARMAR,	NANAVATY ADVOCATES	KHODABHAI JIVABHAI SAKHIYA,HANIFBHAI ISABHAI JUNEJA	
539	MCA/2179/2008	11/09/2008	KRISHNABEN MAHENDRABHAI SHANKARLAL NOGIA,	MR NM KAPADIA	NEW INDIA INSURANCE COMPANY LTD,ISHWARBHAI AMBARAMBHAI DADAR (BRAHMAN),SHIVRAJ LOGISTRIC C/O LALJI BHAVANJI SATHVARA,KARA KASAM CHAUHAN,REGISTRAR ,COURT OF LEARNED DISTRICT JUDGE,SHANKARLAL DHANAJI NOGIYA,SUVADEVI SHANKARLAL NOGIYA	NOTICE SERVED BY DS,(MR SANDEEP N BHATT),MR ASHISH M DAGLI
540	MCA/2220/2008	25/09/2008	DAVE HITESH ANANTRAY,	MR RAMNANDAN SINGH	CHANDRIKABEN D JADHAV SR DIVISIONAL MANAGER,	
541	MCA/2221/2008	25/09/2008	SOLANKI KISHOR MALJIBHAI,	MR RAMNANDAN SINGH	CHANDRIKABEN D JADHAV SR DIVISIONAL MANAGER,	
542	MCA/2227/2008	08/09/2008	PANKAJGIRI JHAVERGIRI METHNATHI,	(MR KISHOR M PAUL)	R D VAGHELA - CHIEF OFFICER,JYOTSNABEN O BORSANI - PRESIDENT	MR HRIDAY BUCH
543	MCA/2231/2008	12/09/2008	H. A. VYAS,	(MR DIPAK C RAVAL)	VILASHINIBEN RAMCHANDRAN,R P GUPTA, SETTLEMENT COMMISSIONER & DIRECTOR OF LAND RECORD	GOVERNMENT PLEADER
544	MCA/2235/2008	17/04/2009	JIGISHABEN W/O RAVINDRAKUMAR PRAJAPATI,	MR RJ GOSWAMI	RAVINDRAKUMAR CHAMPAKKUMAR PRAJAPATI,	DS AFF.NOT FILED (R),MR JM BAROT,MR HARESH H PATEL
545	MCA/2269/2008	15/02/2010	SHAILESHBHAI BAVANJIBHAI SAVALIA,	MR VIMAL M PATEL	REKHABEN D/O CHHAGANBHAI KHIMJIBHAI RUPAPARA W/O,	SERVED BY AFFIX. (R),(MR PN BAVISHI)
546	MCA/2283/2008	28/08/2008	MAKABHAI HARIBHAI KASOTIA -BHARVAD,	MR RS SANJANWALA	ABDUL SALAM S/O NOORMOHMMAD ALI,AVATARSINH TARASINH,NATIONAL INSURANCE CO LTD,RAMESH SHERSINH GORKHA,VIRAMBHAI AMBALAL BAROT,NEW INDIA ASSURANCE CO LTD	
547	MCA/2284/2008	08/12/2010	KUNWARBEN WD/O KALUBHAI NANGIBHAI DESAI,ASHOKBHAI KALUBHAI DESAI,SURESHBHAI KALUBHAI DESAI,SURESHBHAI KALUBHAI DESAI,HARESHBHAI KALUBHAI DESAI,ASHABEN KALUBHAI DESAI	MR RS SANJANWALA	ABDUL SALAM S/O NOORMOHMMAD ALI,AVATARSINH TARASINH,NATIONAL INSURANCE CO LTD,RAMESH SHERSINH GORKHA,VIRAMBHAI AMBALAL BAROT,NEW INDIA ASSURANCE CO LTD	
548	MCA/2285/2008	13/05/2009	BOGHABHAI HARIBHAI KASOTIA -BHARVAD,	MR RS SANJANWALA	ABDUL SALAM S/O NOORMOHMMAD ALI,AVATARSINH TARASINH,NATIONAL INSURANCE CO LTD,RAMESH SHERSINH GORKHA,VIRAMBHAI AMBALAL BAROT,NEW INDIA ASSURANCE CO LTD	
549	MCA/2299/2008	25/09/2008	SHARVARY ARVINDBHAI DHIMAR,	MR RAMNANDAN SINGH	T R CHOWDHARY SENIOR DIVISIONAL MANAGER,	
550	MCA/2301/2008	25/09/2008	JITENDRA GULABBHAI PATEL,	MR RAMNANDAN SINGH	T R CHOWDHARY SENIOR DIVISIONAL MANAGER,	
551	MCA/2303/2008	25/09/2008	PATEL VIJAYKUMAR BALUBHAI,	MR RAMNANDAN SINGH	T R CHOWDHARY SR. DIVISIONAL MANAGER,	
552	MCA/2305/2008	25/09/2008	MANISHA V RAJPUT,	MR RAMNANDAN SINGH	T R CHOWDHARY, SR. DIVISIONAL MANAGER,	
553	MCA/2322/2008	01/09/2008	AHMEDALI JAFERALI VAKIL THRO POA- CHANDRASINH JATUBHA ZALA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	PRAVINBHAI GATURBHAI KANJARIA DY.ENGINEER-P.G.V.C.L.,D.V. MANKADIA,PASCHIM GUJARAT VIJ COMPANY LTD.	NOTICE SERVED BY DS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
554	MCA/2327/2008	26/08/2008	SURESHBHAI NATHUBHAI GAMARA,RAGHUBHAI KANABHAI JOGAHVA,MASHRUBHAI SAGRAMBHAI JOGAHVA,GABHABHAI JAGABHAI GAMARA,MATEMBHAI GELABHAI GAMARA,NAJABHAI BUTABHAI GAMARA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	STATE OF GUJARAT,SECRETARY,PRADIP SHAH,GOHIL-MAMLATDAR,JOSHI-DISTRICT DEVELOPMENT OFFICER,RAJNISHRAI VEDANT- TALUKA DEVELOPMENT OFFICER,RANA KARSHAN PARMAR-SARPANCH,KHIMJI VAGHELA	
555	MCA/2328/2008	26/08/2008	RAMJIBHAI GHELABHAI BHARWAD,RUPABHAI DHULABHAI MEVADA,LALJIBHAI VIBHIBHAI BHUNDIA,MATAMBHAI BHIKHABHAI BHUNDIA,HARJIBHAI SAMATBHAI BHUNDIA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	STATE OF GUJARAT,SECRETARY,PRADIP SHAH-COLLECTOR,GOHIL- MAMLATDAR,JOSHI- DISTRICT DEVELOPMENT OFFICER,RAJNISHRAI VEDANT- TALUKA DEVELOPMENT OFFICER,ISHWARBHAI MADHALAL-SARPANCH,KHUMANSANGBHAI	
556	MCA/2329/2008	26/08/2008	BIJALBHAI SUKHABHAI BHARVAD,KHENGARBHAI VAJEGANBHAI KALIYA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	STATE OF GUJARAT,SECRETARY,PRADIP SHAH, COLLECTOR,,GHANSHYAM S MEHTA,MAMLATDAR,D P JOSHI,DISTRICT DEVELOPMENT OFFICER,V C BABUL,TALUKA DEVELOPMENT OFFICER,ANJUBEN KARAMSHIBHAI SARPANCH,NARENDRABHAI SABALSING VALA	
557	MCA/2335/2008	17/10/2008	HINABEN RAMANBHAI LIMBACHIYA,	MR ABHAYKUMAR P SHAH	AMITKUMAR AMRUTLAL LIMBACHIYA,	MR MM TIRMIZI
558	MCA/2351/2008	08/10/2008	JIGNASHABEN RAKESHKUMAR DAVE,	MR PRATIK Y JASANI	RAKESHKUMAR GUNVANTRAI DAVE,	DS AFF.NOT FILED (N)
559	MCA/2352/2008	26/11/2008	KISHORKUMAR SHIVLAL BHAGAT,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	S ARPANA, COMMISSIONER,J K SHAH, ZONAL CHIEF VARACHHA ZONE,BHARAT DALAL, ZONAL OFFICER VARACHHA ZONE,SURAT MUNICIPAL CORPORATION	MR KAUSHAL D PANDYA
560	MCA/2355/2008	08/09/2009	DHIRAJLAL K KALAVADIYA,	MR DM DEVNANI	DIPAKBHAI P JOSHI OR HIS SUCCESSOR,SATISHBHAI K OR HIS SUCCESSOR	MR HS MUNSHAW
561	MCA/2356/2008	26/09/2008	NAYNA @ NEHA NRUPESHKUMAR RATHOD D/O PRAKASHBHAI MAKWANA,	MR AMRISH K PANDYA	NRUPESHKUMAR GOVARDHANBHAI RATHOD,	MR KB PANERI
562	MCA/2366/2008	08/12/2008	HARIHARBHAI P DAVE,	MRS KRISHNA G RAWAL	BHARATBHAI SHAH, - GENERALMANAGER,JAHANGIR TEXTILE MILLS,	(MRS VD NANAVATI)
563	MCA/2370/2008	22/09/2008	CHANDUBHA MANSANGJI KER,	MR JAYANT P BHATT	P.PANNERVEL, IAS, PRINCIPAL SECRETARY TO GOVT. OF GUJARAT,VINUBHAI POPATBHAI PATEL- IAS DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
564	MCA/2372/2008	30/09/2008	SAIYED AHMADALI NATHUMIYA,	MR YN RAVANI	A B PATEL,	NOTICE SERVED BY DS
565	MCA/2373/2008	30/09/2008	SAIYED AHMADALI NATHUMIYA,	MR YN RAVANI	A B PATEL,	NOTICE SERVED BY DS
566	MCA/2386/2008	04/12/2008	HEENABEN PRAVINBHAI RATHOD D/O DEVJIBHAI RANABHAI MAYATRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRAVINBHAI NANJIBHAI RATHOD,	MR.DIPAK B PATEL
567	MCA/2387/2008	04/12/2008	HEENABEN PRAVINBHAI RATHOD D/O DEVJIBHAI RANABHAI MAYATRA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	PRAVINBHAI NANJIBHAI RATHOD,	MR.DIPAK B PATEL
568	MCA/2419/2008	15/10/2008	KIRANKUMAR JAMNADAS CHOKSI,	MS M O NARSINGHANI	PRANKUVAR MANIKUVAR MEMORIAL TRUST,RAJNIKANT MAGANLAL PATEL,VIJAYENDRABHAI UPENDRARAY DESAI,HARIHARBHAI MANISHANKAR JOSHI,THAKARSHIBHAI HIRJIBHAI CHANDARANA	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N)
569	MCA/2436/2008	17/11/2008	ISAKBHAI ABDULLABHAI SAPLA DECESAED THRO LEGAL HEIRS,SHERBANU ISAKBHAI SAPLA WIDOW,MINOR YASMIN ISAKBHAI SAPLA,MINOR FARZANA ISAKBHAI SAPLA,CHANGIBHAI ABDULLABHAI SAPLA	MR PREMAL S RACHH	LUXURY BUS NO.GJ-3-Y-163'S OWNER VIPULSINH RANJITSINH,INSURANCE CO,RICKSHAW NO. GJ-10-U-6672 OWNER BHIMABHAI DAYABHAI FAFAL	RULE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
570	MCA/2450/2008	26/08/2009	SABURBHAI HUMLABHAI MAVI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R K SUGOOR,R T BHURIA	GOVERNMENT PLEADER,RULE SERVED

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571	MCA/2471/2008	07/10/2008	MAHMAD HANIF IBRAHIMBHAI SAMA,	MR RAMNANDAN SINGH	SANJAY PRADHAN,	
572	MCA/2472/2008	07/10/2008	CHUDASAMA ASHOKKUMAR MANILAL,	MR RAMNANDAN SINGH	CHANDRIKABEN D. JADHAV,	
573	MCA/2473/2008	07/10/2008	PATEL HITENDRAKUMAR BALUBHAI,	MR RAMNANDAN SINGH	SHRI T R CHOWDHARY SR. DIVISIONAL MANAGER,	
574	MCA/2474/2008	07/10/2008	HANSABEN MAVJIBHAI CHAVDA,	MR RAMNANDAN SINGH	M.K. KEMU,	
575	MCA/2475/2008	07/10/2008	PATANI MANSUKHBHAI CHHANABHAI,	MR RAMNANDAN SINGH	M.K. KEMU,	
576	MCA/2476/2008	25/09/2008	RATHOD RAKESH ARVINDBHAI,	MR RAMNANDAN SINGH	M.K. KEMU,	
577	MCA/2477/2008	25/09/2008	KANSARA NILESH CHANDRAKANTBHAI,	MR RAMNANDAN SINGH	M. KANNAN,	
578	MCA/2478/2008	25/09/2008	DESAI CHANDUBHAI KESHRABHAI,	MR RAMNANDAN SINGH	M. KANNAN,	
579	MCA/2479/2008	25/09/2008	RAJESH M CHRISTIAN,	MR RAMNANDAN SINGH	S B JOSHI SR. DIVISIONAL MANAGER,	
580	MCA/2499/2008	09/03/2011	THE MAHARAJA SALT WORKS CO PVT LTD,	MR MK VAKHARIA	STATE OF GUJARAT,KOLI GOKAL DAHYABHAI HEIR OF KOLI DAHYA LAVJI	GOVERNMENT PLEADER,(MR SANDEEP N BHATT)
581	MCA/2508/2008	19/12/2008	JAGDISH HARILAL BARAVARA DECEASED THRO LEGAL HEIRS,MUKTABEN JAGDISHBHAI BARAVARA,RAJESH JAGDISHBHAI BARAVARA,HIMANSHU JAGDISHBHAI BARAVARA	MR MEHUL S SHAH,(MR SURESHM SHAH)	DHARAMVIRSING SOHANLAL JAT,NEW INDIA ASSURANCE CO LTD,SIRAJBHAI DAUDBHAI DAL,NATIONAL INSURANCE CO LTD,TAKHUBEN BARAVARA	,NOTICE NOT RECD BACK
582	MCA/2515/2008	06/01/2015	RAMESHBHAI P RAVAL,	MR BIPIN BHATT	J.J. SHAH,DY.REGISTRAR (BANKING),BHARATBHAI M. JOSHI, DISTRICT REGISTRAR,KANTIBHAI I. PATEL- ADMINISTRATOR,B M PATEL - CHAIRMAN/RECOVERY OFFICER - DHRUV CO OP CREDIT	
583	MCA/2550/2008	20/01/2009	PATEL BAVABHAI KARSANBHAI,	MR PREMAL R JOSHI	DINESHBHAI BRAHMBHATT,MADHUBHAI BHAYALBHAI GAMIT ASSISTANT TOWN PLANNER,BHARATKUMAR PRITAMLAL VAGHELA ASSISTANT TOWN PLANNER,DANABHAI NARANBHAI KUNGASIYA EX-CHAIRMAN STANDING COMMITTEE,MINABEN PARSHOTTAMBHAI VASANT EX-MEMBER, STANDING COMMITTEE,YUVRAJSINH CHANDRASINH SARVAIYA, EX-MEMBER, STANDING,RAHIMBHAI SORA EX-MEMBER, STANDING COMMITTEE,ASHOKBHAI MANSURBHAI DANGAR EX-MEMBER, STANDING COMMITTEE,BABUBHAI ARJANBHAI UDHREJA EX-MEMBER, STANDING COMMITTEE,LALITBHAI JANI EX-MEMBER, STANDING COMMITTEE,RAMNIKBHAI MAVJIBHIA SIDDHPURA,MINABEN RAMNIKHAI SIDDHPURA,SURESHBHAI MAVJIBHIA SIDDHPURA,HINABEN SURESHBHAI SIDDHPURA,PAILESHKUMAR MAVJIBHAI SIDDHPURA,DIMPLEBEN PAILESHKUMAR SIDDHPURA,KHEDUT SOLVEX PVT LTD,CHANDRAKANT HARSUKHLAL KOTICHA,CHANDULAL MAGANLAL PATEL,TUSHAR CHANDULAL PATEL,JAYDEEP CHANDULAL PATEL,YOGINBHAI MANHARLAL CHHANIYARA,RAJESHBHAI DAMJIBHAI CHOTALIYA,STATE OF GUJARAT	NOTICE SERVED,MR AK CLERK,MR YATIN SONI,MR GAURAV CHUDASAMA
584	MCA/2559/2008	28/11/2008	NAVINBHAI KANTILAL PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	LOCHANSINGH MEENA,	NOTICE SERVED,MS SEJAL K MANDAVIA
585	MCA/2561/2008	25/09/2008	AHIR KISHORBHAI RAMBHAI,	MR RAMNANDAN SINGH	M K KEMU - SR. DIVISIONAL MANAGER,	

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586	MCA/2594/2008	27/04/2009	MEHULKUMAR & COMPANY,MEHULKUMAR MAHESHBHAI GUPTA,MAHESHBHAI LAXMICHAND GUPTA	MR MK VAKHARIA	AGRICULTURE PRODUCE MARKET COMMITTEE,RAMANBHAI NATHUBHAI JANI	NOTICE SERVED BY DS,MR BS PATEL,MRS RANJAN B PATEL
587	MCA/2605/2008	16/12/2008	SWATIBEN JATINKUMAR SUKLA D/O BALVANTRAI PRABHASHANKAR,	MR VIJAY H NANGESH	JATIN SURESHBHAI SHUKLA,	MR PINAKIN M RAVAL
588	MCA/2606/2008	05/12/2008	MITABEN SURESHCHANDRA RAVAL,	MR TEJAS P SATTA	SURESHCHANDRA AMBALAL RAVAL,	MR SHAILESH C SHARMA
589	MCA/2608/2008	21/07/2009	J H PARABIA,	MR RAMKRISHNA B DAVE	H K DAS - ADDITIONAL CHIEF SECRETARY,S J HAIDER - COMMISSIONER OF TRANSPORT,D H SHAH,V D JETHVA - INSPECTOR OF MOTOR VEHICLES,R P SHUKLA - ASSISTANT INSPECTOR OF MOTOR	GOVERNMENT PLEADER
590	MCA/2669/2008	23/01/2009	BHUMIKA RAKESH SHUKLA,	MR BHAVESH A PATEL,MR VAIBHAV N SHETH	RAKESH SAMARJI SHUKLA,	RULE SERVED BY DS,MR BC DAVE
591	MCA/2676/2008	23/06/2010	RAMNIVAS HUKAMCHAND GUPTA,	MR DS CHAUHAN	ASSOCIATE COOPERATIVE BANK CEO,JAYASHRIBEN KAUSHIKBHAI BHARUCHA,KAUSHIKBHAI FARASRAM BHARUCHA	
592	MCA/2679/2008	24/03/2009	SMRUTIBEN MOHANBHAI PARMAR,	MR KIRIT J MACWAN	STATE OF GUJARAT THRO P G PARGI,PRESIDENT / MANTISHRI,M T PATEL HIGH SCHOOL	GOVERNMENT PLEADER,RULE SERVED BY DS
593	MCA/2698/2008	20/06/2009	UMIYA EDUCATION TRUST THRO SECRETARY- BABUBHAI R.,	MR MUKUND M DESAI	NATIONAL COUNCIL FOR TECHNICALEDUCATION,HEMCHANDRACHARYA NORTH GUJARATUNIVERSITY,HASMUKH ADHIA	DS AFF.NOT FILED (N)
594	MCA/2701/2008	21/10/2008	MINAXIBEN PRATAPBHAI PARMAR W/O. MAFATLAL @ MAHESHBHAI,	MR BHUNESH C RUPERA	MAFATLAL @ MAHESHBHAI PARSHOTTAMBHAI DESAI,	
595	MCA/2704/2008	11/02/2009	MANISHABEN MUKUNDBHAI JADAV C/O MADHU GENU MORE,	MR DG SHUKLA	MUKUNDBHAI SHIVLAL JADAV,	MR DHAVAL D VYAS
596	MCA/2705/2008	23/09/2009	SUNITABEN RAMCHHABI TIWARI,	MS TEJAL K SHAH	JATINKUMAR DURGAPRASAD MISHRA,	RULE SERVED BY DS,(MR MAHENDRA K PATEL)
597	MCA/2721/2008	18/01/2010	UNION OF INDIA,JOINT COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE,SUPERINTENDENT OF CENTRAL EXCISE	MR RJ OZA	SANJAY SAYANI, DIRECTOR BHAVIN IMPEX PVT LTD,	NOTICE SERVED,MS MEGHA JANI
598	MCA/2734/2008	28/11/2008	KAPILABEN JITENKUMAR PATEL,	MR MTM HAKIM	JITENKUMAR KANTILAL PATEL,	RULE SERVED
599	MCA/2758/2008	11/11/2008	MANSUKHBHAI BHURABHAI SIDPARA,JAYABEN MANSUKHBHAI SIDPARA,RASIK KUMAR MANSUKHBHAI SIDPARA	MR R N GHOTRA,(MS MANSHI A MACWAN)	SURESHBHAI MANSUKHBHAI SIDPARA,SHAILESH MANSUKHBHAI SIDPARA,DEPUTY MAMLATDAR KOTDA SANGANI,SECRETARY-CUM-TALATI SHRI KOTDA SANGANI,P S PARMAR	
600	MCA/2765/2008	09/07/2009	NAYNABEN RAJNIKANT VASANI,	MR P P MAJMUDAR	RAJNIKANT HARJIVANBHAI VASANI,	(MR PRANAV M RAVAL)
601	MCA/2768/2008	13/11/2008	SELF EMPLOYED WORKERS ORGANIZATION,	THAKKAR AND PAHWA ADVOCATES	PRADIP SHARMA MUNICIPAL COMMISSIONER,GODHWANI, ESTATE OFFICER	
602	MCA/2774/2008	11/12/2008	GNANYOG EDUCATION AND WELFARE TRUST,	MR BP GUPTA	STATE OF GUJARAT,NATHIBAI DAMODAR THAKARSEY WOMEN'S UNIVERSITY	,NOTICE SERVED
603	MCA/2776/2008	11/12/2008	GNANYOG EDUCATION AND WELFARE TRUST,	MR BP GUPTA	STATE OF GUJARAT,NATHIBAI DAMODAR THAKARSEY WOMEN'S UNIVERSITY	,NOTICE SERVED
604	MCA/2777/2008	11/12/2008	GITA TRUST TRANSWAD,	MR BP GUPTA	STATE OF GUJARAT,	NOTICE SERVED
605	MCA/2779/2008	10/12/2008	KIRITKUMAR V PAREKH THRO: POA MANSUKHBHAI H PALA,	MR SATYEN B RAWAL	COLLECTOR J D BHAD,	
606	MCA/2785/2008	14/11/2008	LAXMIBEN WD/O RAMESHBHAI DANTANI,	MS AMEE YAJNIK	SHANTILAL PARTNER OF M/S MANUBHAI AND,	

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607	MCA/2807/2008	28/03/2011	HIREN PRASANNBHAI MAJMUDAR,	(MR ASHISH D OZA)	NEHABHAI HIRENBHAI MAJMUDAR,	MR VIKRAM J THAKOR
608	MCA/2823/2008	20/11/2008	SUO MOTU,	SUO MOTU	NANDLAL THAKKAR, ADVOCATE,	MR NANDLAL THAKKAR
609	MCA/2825/2008	01/10/2014	SHRI BORIAVI DUDH UTPADAK SAHAKARI MANDLI LTD,	MS PREETI S PARMAR,MR SV PARMAR	CHAUDHARY VIJAYKUMAR RAGHJI- BHAI(MAIN PROMOTER)-CARRYING,SHANKARBHAI B CHAUHAN	GOVERNMENT PLEADER,RULE SERVED,MR BS PATEL,MRS RANJAN B PATEL
610	MCA/2826/2008	21/11/2008	CHANDRAKANT P CONTRACTOR,	MR NC SHAH,MR NV GANDHI	JAYANTI RAVI AND HER SUCCESSOR IN OFFICE,REGISTRAR,PRINCIPAL/ MANAGER,DIRECTOR	
611	MCA/2827/2008	20/02/2009	UNITED BANK OF INDIA SRAMIK KARMACHARI SAMITY, THRO A R,	MR NARENDRA L JAIN	GENERAL MANAGER (RESOURCES MANAGEMENT),	NOTICE SERVED,MR KV GADHIA
612	MCA/2829/2008	30/06/2010	P P MISTRY - PRESIDENT OF INGERSOLL RAND EMPLOYEES AND,	MR PUNIT B JUNEJA	STATE OF GUJARAT,SECRETARY,REGISTRAR COOPERATIVE SOCIETIES,DISTRICT REGISTRAR,INGERSOLL RAND EMPLOYEES CREDIT CO.OP.SOCIETY LTD,CHIRAG JAYANTILAL PANCHAL	NOTICE SERVED,SERVED BY AFFIX(N),DELETED,NANAVATI ASSOCIATES
613	MCA/2832/2008	30/12/2008	HEMLATABEN WD/O NARENDRABHAI SAGETHIYA,MINOR ROHEN NARENDRABHAI SAGETHIYA,MINOR DANEES NARENDRABHAI SAGETHIYA,VIREJIBHAI UKKABHAI SAGETHIYA,PURIBEN VIREJIBHAI SAGETHIYA	MS TEJAL K SHAH,HCLS COMMITTEE	LALLUBHAI BALUBHAI CHAUDHARI,JYOTI SHITALDAS LOHANA,NEW INDIA INSURANCE COMPANY,DIVISIONAL CONTROLLER	RULE NOT RECD BACK,MRS VASAVDATTA BHATT
614	MCA/2858/2008	24/11/2008	MAHENDRAKUMAR BALUBHAI SAVAJ,	MR PUNIT B JUNEJA	AHMEDABAD MUNICIPAL CORPORATION,	
615	MCA/2866/2008	29/09/2009	FIROZ MOHAMMADBHAI SHAIKH,	MR.SUBHASH G BAROT,MR HARIKRUSHNA B RAO	MUNICIPAL COMMISSIONER MANOJBHAI DAS,TOWN DEVELOPMENT OFFICER BUILDING PERMISSION-ALPESHBHAI,SUGRABIBI WD/O HUSANBHAI YUSUFBHAI PATEL,VASIM HUSANBHAI PATEL	NOTICE SERVED,MR MA KHARADI,MR DHAVAL G NANAVATI
616	MCA/2873/2008	26/11/2008	BECHARBHAI VALABHAI VANIA EX-PRESIDENT DR AMBEDKAR,	MR PJ MEHTA	COLLECTOR,	
617	MCA/2883/2008	29/07/2009	AMAR GUJARAT SHRAMJIVI SANGH,MOHMAED HANIF ADAMKULALA	MS PS PALMER	MANGROL MUNICIPALITY,	MR AMAR D MITHANI
618	MCA/2892/2008	26/02/2014	ARVINDBHAI DEVCHANDBHAI SHAH,	MR LR PATHAN	O P SHARMA, GENERAL MANAGER,DIVISIONAL MANAGER T K PANDHOR	NOTICE SERVED,RULE SERVED, (MR MB GANDHI),MR CHINMAY M GANDHI
619	MCA/2915/2008	03/02/2009	KANJETA VIBHAG YUVAK MANDAL,NAVCHETAN HIGH SCHOOL	MR YASH N NANAVATY	S M GAMIT, UNDER SECRETARY,SURESH KANABAR, DY SECRETARY,HASMUKH ADHIYA, SPECIAL SECRETARY,BACHUBHAI KHABAD,JASWANTSINH BHABHOR	,GOVERNMENT PLEADER,NOTICE SERVED
620	MCA/2950/2008	02/05/2009	KOKILABEN BACHUBHAI PANDYA,	MS AMRITA AJMERA	KANIYALAL BABULAL JOSHI,	NOTICE SERVED
621	MCA/2958/2008	03/02/2010	JUNAGADH AGRICULTURAL UNIVERSITY THROUGH REGISTRAR,	MR DG CHAUHAN	R N SHARMA COMMISSIONER,VIJAYBHAI JOTVA CONTRACTOR,STATE OF GUJARAT(FORMAL PARTY)THROUGH COLLECTOR	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA,MR ASHISH M DAGLI
622	MCA/2963/2008	05/12/2008	MAGANLAL NATHUBHAI GANDHI,	MR AM PAREKH	NACHIKET R DAVE,HARISH TANDEL	
623	MCA/2979/2008	27/04/2009	MEHULKUMAR & COMPANY,MEHULKUMAR MAHESHBHAI GUPTA,MAHESHBHAI LAXMICHAND GUPTA	MS AVANI S MEHTA	AGRICULTURAL PRODUCE MARKET COMMITTEE,RAMANBHAI NATHUBHAI JANI	NOTICE SERVED,MR BS PATEL,MRS RANJAN B PATEL
624	MCA/2980/2008	29/12/2008	RAJNIKANT VISHWAMBHARLAL KEDIYA,GINIDEVI VISHWAMBHARLAL KEDIYA	(MR SK BUKHARI)	RAMAKANT VISHWAMBHARLAL KEDIYA,VISHWAMBHARLAL MINARAM KEDIYA,IMPULSE ENTERPRISE THROUGH KUMUDBHAI S DOSHI	DS AFF.NOT FILED (R)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
625	MCA/2985/2008	06/07/2017	ORIENTAL INSURANCE CO LTD,	MR RAJNI H MEHTA	ICHHABEN BABUBHAI PANCHAL,PUSHPABEN BABUBHAI PANCHAL,MAHESHBHAI BABUBHAI PANCHAL,KAMLESH BABUBHAI PANCHAL,ASHOK SALVE (SALE) THE THEN MANAGER AND/OR HIS,SHANKERBHAI S THAKKER THE THEN NAZIR DELETED AS PER,SANJAY PATEL ASSISTANT MANAGER,MR.BALASUBRAMANIAM, SENIOR MANAGER	DELETED,RULE UNSERVED,MR BM MANGUKIYA,MS BELA A PRAJAPATI,MS NALINI S LODHA,MR CZ SANKHLA,MR VIRENDRA M GOHIL
626	MCA/2997/2008	04/03/2009	SONALBEN KISHORBHAI CHAROLIA,	MR BHARAT B SHAH	AJAYKUMAR PUNJABHAI CHAUDHARI,	SHRIKAR H BHATT
627	MCA/3006/2008	06/04/2009	MEENAKSHI ANSHUMAN AGARWAL D/O B K GUPTA,	MR MANOJ SHRIMALI	ANSHUMAN AGARWAL S/O DECEASED SOHANLAL AGARWAL,	MR JIGAR P RAVAL
628	MCA/3044/2008	03/08/2009	HABIBBEG CHHOTUBEG MOGAL 301, 3RD FLOOR, INSHU APT.,,	(MR MB GANDHI),MR CHINMAY M GANDHI	P N PATEL, SECRETARY,	GOVERNMENT PLEADER,RULE NOT RECD BACK
629	MCA/3060/2008	30/07/2009	RAJESHBHAI.H.DESAI,	MR KV SHELAT	P.D. VAGHELA OR HIS SUCCESSOR IN HIS OFFICE-,BHUPENDRA D. MADIA OR HIS SUCCESSOR IN HIS OFFICE	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
630	MCA/3127/2008	26/12/2008	MUNNABHAI RAJAKBHAI VEGDANI,	MS PREETI S PARMAR,MR SV PARMAR	BAHADURBHAI MAMADBHAI VADSARIA FOR AMAN MUNNA VEGDANI,	
631	MCA/3129/2008	17/03/2009	HARSHADRAI BABULAL PANDYA,	MR DEVANG LATHIGARA	VISHNUBHAI K PATEL SARPANCH,	NOTICE SERVED,MR HS MUNSHAW
632	MCA/3141/2008	17/03/2009	SHANKAR T PATEL,	(MR AY KOGJE)	HASMUKH ADHIA,SANJAY NANDAN,P B GADHVI, DISTRICT EDUCATION OFFICER (AHMEDABAD CITY)	GOVERNMENT PLEADER,NOTICE SERVED BY DS
633	MCA/16/2009	07/07/2010	MERCANTILE CO-OPERATIVE BANK LTD.,	MR MA KHARADI	B V RATHWA - KOLI POST MASTER,	NOTICE SERVED BY DS,MR PS CHAMPANERI,MR HRIDAY BUCH
634	MCA/20/2009	25/03/2009	HIRABHAI THAKARSHIBHAI,NARSIBHAI VITHALBHAI	MS MAMTA R VYAS	B B KAPADIYA DEPUTY EXECUTIVE ENGINEER,B V MEHTA, ASST. COMMISSIONER OF LABOUR	
635	MCA/33/2009	13/03/2009	KINJAL W/O RAJU KANAIYALAL PAREKH D/O JAYDIP RATILAL PAREKH,	MR UM SHASTRI	RAJU KANAIYALAL PAREKH,	RULE SERVED,MS HINA DESAI
636	MCA/41/2009	28/01/2009	KANIYALAL ATMARAM PAGRANI, DIRECTOR,	MR VIREN G DAVE,MR DD CHUDASAMA	SHABBIR AHEMAD ANSARI,	MR KB PUJARA
637	MCA/46/2009	18/03/2009	VITHTHALBHAI VASHRAMBHAI GHODASARA,	(MR CL SONI)	SECRETARY, EDUCATION DEPARTMENT, P PANIRVEL,SHREYAN ADHIKSHAK / COMMISSIONER OF HIGHER EDUCATION,PENSION & PROVIDENT FUND COMMISSIONER, S M SHAH	NOTICE SERVED
638	MCA/55/2009	19/02/2009	PRAGNA DILIPBHAI BHATT,	(MR PRANAV M RAVAL)	DILIPBHAI PRAVINBHAI BHATT,	NOTICE SERVED
639	MCA/92/2009	19/01/2009	ARVINDBHAI K PATEL,	MR PR ABICHANDANI	SWARSHILP PROPERTIES LTD.,GERATPUR CO-OP.HOUSING SOCI. LTD.,JAYESHBHAI NATWARLAL GANDHI,AJAYBHAI JASHWANTLAL SHAH,MOBIB N KHERICHA,SUSHIL PANDEY, MANAGER	
640	MCA/93/2009	19/01/2009	ARVINDBHAI K PATEL,	MR PR ABICHANDANI	SWARSHILP PROPERTIES LTD.,GERATPUR CO-OP.HOUSING SOCI. LTD.,JAYESHBHAI NATWARLAL GANDHI,AJAYBHAI JASHWANTLAL SHAH,SHUSHIL PANDEY MANAGER	
641	MCA/98/2009	01/05/2009	PIYUSH @ GIRISH UMEDBHAI PATEL,		SHUSHILABEN UMEDBHAI PATEL,MINESH UMEDBHAI CHOTABHAI PATEL	(MR MB GANDHI),MR CHINMAY M GANDHI
642	MCA/109/2009	21/01/2009	GHANSHYAMBHAI NATHABHAI VARIAVA,	(MR BS BRAHMBHATT)	STATE OF GUJARAT,DEVELOPMENT COMMISSIONER,DIST. DEVELOPMENT OFFICER,GUJARAT PANCHAYAT SEVA PASANDI BOARD	
643	MCA/110/2009	21/01/2009	B D CHAUDHARI,	MR PANKAJ K SONI,MS RAKSHA S DIKSHIT	A K JYOTI, STATE OF GUJARAT,P K PUJARI, COMMISSIONER OF COMMERCIAL TAX	

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644	MCA/122/2009	24/09/2009	RAJESH VISHNUKUMAR RATHI,	MR CHETAN K PANDYA	MUKESH BHAGVANDAS PANCHAL,	NOTICE SERVED BY DS,MR RS SANJANWALA
645	MCA/136/2009	22/06/2009	ISHAQ MOHAMMAD MARADIA,	(MR MUKUL SINHA)	ARUNKUMAR SUTARIA OR HIS SUCCESSOR IN OFFICE OF SECRETARY,A M SOLANKI, COMMISSIONER OF FISHERIES,SHRI PARVAL MATASYODYOG SAHAKARI MANDLI	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
646	MCA/138/2009	10/02/2009	WESEPHIL ENTERPRISE,SURESHKUMAR S PATEL,DARSHANABEN DILIPKUMAR	MR MITUL K SHELAT	NAVDEEP ENTERPRISE, 3, GANDHI PARK SOC. NR AMBAJIMATA TEMPLE,	NOTICE SERVED BY DS,(MRS VD NANAVATI)
647	MCA/143/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,RITESHKUMAR SUMANRAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA
648	MCA/144/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,RITESHKUMAR SUMANRAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA
649	MCA/145/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,TINA ANAND PATEL,THAKORBHAI CHHOTUBHAI PATEL,RAMILA THAKORBHAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA
650	MCA/146/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,TINA ANAND PATEL,MINOR NIDHI ANAND PATEL, THRO TINA ANAND PATEL,THAKORBHAI CHHOTUBHAI PATEL,RAMILA THAKORBHAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA
651	MCA/147/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,BINNYBEN NILESHKUMAR PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA
652	MCA/148/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,THAKORBHAI CHHOTUBHAI PATEL,RAMILA THAKORBHAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
653	MCA/149/2009	01/05/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHUPENDRASINGH @ BHARPURSINGH NIRANJANSINGH,STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,+HE RELIANCE GENERAL INSURANCE CO LTD,BINNYBEN WD/O NILESHKUMAR PATEL,MINOR DIYA NILESHKUMAR, THRO BINNYBEN N PATEL,HARIBHAI PRABHUBHAI PATEL,LAKSHMIBEN HARIBHAI PATEL	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS LILU K BHAYA
654	MCA/155/2009	23/03/2009	JAGDISHCHANDRA SHANKARLAL SOLANKI,		V S GHADHAVI, SECRETARY & CHAIRMAN, GUJARAT STATE,	NOTICE SERVED,MR HS MUNSHAW
655	MCA/158/2009	17/06/2009	REKHABEN PARESHKUMAR PATEL,	MR ARPIT A KAPADIA	PARESHBHAI ARVINDBHAI PATEL,	NOTICE SERVED,MR ZUBIN F BHARDA
656	MCA/160/2009	22/04/2014	DAMANI ZEENATBANU R KHOJA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	CHIEF EXECUTIVE OFFICER, BHUJ AREA DEVELOPMENT AUTHORITY,JERAMGAR LALGAR GUNSAI OF BHUJ	RULE SERVED,MR NIKHILESH J SHAH,MR KIRTIDEV R DAVE,MR RAHUL K DAVE
657	MCA/161/2009	20/03/2009	HEMLATABEN ARJUN VASAVA,MINOR PARLINBEN ARJUNBHAI VASAVA,MINOR JIKESH ARJUNBHAI VASAVA,KHUSHALBHAI GOPALBHAI VASAVA,RATANBEN KHUSHALBHAI VASAVA	MR DN PANDYA	ARJUN RAISINH PADHIAR,LALJIBHAI RAVJIBHAI PATEL,ORIENTAL INSURANCE CO LTD,RANJITBHAI PASHALABHAI CHAUDHARY,NATIONAL INSURANCE CO LTD	NOTICE SERVED,MR KK NAIR
658	MCA/162/2009	26/06/2009	BHARTIBEN A SHETTY,	(MR BIPIN I MEHTA)	VARESH SINHA AND/OR HIS SUCCESSOR AS THE SECRETARY,V S CHAUHAN AND/OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
659	MCA/203/2009	29/06/2009	J.U.MERJA,	(MR SL VAISHYA)	DISTRICT EDUCATION OFFICER KUTCH DISTRICT,G.J.RAWAL COMMISSIONER OF SCHOOLS AND,STATE OF GUJARAT	
660	MCA/216/2009	10/02/2009	MANAV KENDRA, THRO ADMINISTRATOR, KAMLESH SINGH,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT THROUGH SECRETARY,COLLECTOR, MEHRA VIJAY	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
661	MCA/218/2009	27/04/2009	HARIHAR M THAKAR,	MR RAMKRISHNA B DAVE	B M JOSHI, DEPUTY REGISTRAR,S S VAVADIA, DISTRICT REGISTRAR,SHRI BAROT, ADMINISTRATOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
662	MCA/220/2009	18/03/2009	KUSUMBEN JASVANTRAY TRIVEDI,HIMANSHU JASVANTRAY TRIVEDI THROUGH POWER OF ATTORNEY,BRIJESH JASVANTRAY TRIVEDI		INDUSTRIAL DEVELOPMENT BANK OF INDIA,KIRAN S BALWANI, HEAD, CUSTOMER CARE,RITIKA MADHAVAN, BRANCH HEAD	NOTICE SERVED BY DS,SERVED BY RPAD (N),MR BHARAT JANI
663	MCA/221/2009	13/08/2009	GOVINDBHAI THAKARSHIBHAI KORIPATEL,	MR PJ MEHTA	RAICHAUDHARY, SECRETARY,G K VASNEY, VICE CHANCELLOR,V P MEKWAN, REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED,MR MITUL K SHELAT
664	MCA/222/2009	04/02/2009	KIRANBHAI SURENDRABHAI PATEL,SMITABEN SURESHBHAI PATEL	MR MA PAREKH	STATE OF GUJARAT,PRINCIPAL FAMILY COURT,MAIN FAMILY COURT,ADDITIONAL FAMILY COURT	,GOVERNMENT PLEADER
665	MCA/227/2009	21/07/2009	KANTILAL M MASHRU,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,DEPUTY DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (R)
666	MCA/231/2009	20/03/2009	YOGINIBEN ALPESHBHAI JOSHI D/O HARSHADBHAI SHANKARLAL,	MR DHIRAJ M PATEL	ALPESH NAGINDAS JOSHI S/O NAGINDAS JETHALAL JOSHI,	NOTICE SERVED
667	MCA/237/2009	09/09/2009	HEMLATABEN BHAKTSHARAN JOSHI,	MR MEHUL H RATHOD	BHAKTSHARAN RAMCHANDRA JOSHI,	MR BN LIMBACHIA
668	MCA/242/2009	21/04/2009	HASMUKHPURI HEMPURI GOSWAMI,	MRS SANGEETA N PAHWA	AMARJITSINH COMMISSIONER OF HEALTH& MEDICA,P.B DAVE, ADDITIONAL DIRECTOR HEALTH MEDICAL SERVICES AND,RITABEN TIWETIA DEPUTY SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
669	MCA/271/2009	08/04/2009	SANGEETABEN D/O PARBATBHAI MEGHJIBHAI KARKAR,	MR MRUGEN K PUROHIT	KAUSHIKBHAI DHIRUBHAI JOGANI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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670	MCA/272/2009	09/10/2009	BINAKUMARI W/O DHARMESHBHAI VASAVA,	MR PRAKASH G PANDYA	DHARMESHKUMAR RAMESHBHAI VASAVA,	NOTICE SERVED,(MR ADIL MEHTA)
671	MCA/280/2009	02/07/2009	RINA W/O AJAYKUMAR SHUKLA,	MR RJ GOSWAMI	AJAYKUMAR SHRINATH SHUKLA,	
672	MCA/281/2009	17/02/2009	NARSINHBHAI PRAHLADBHAI PATEL,	(MR AY KOGJE)	P B GADHVI, DISTRICT EDUCATION OFFICER, AHMEDABAD CITY,N M TRIVEDI, PRINCIPAL,KANUBHAI SHAH, ADMINISTRATOR	
673	MCA/282/2009	21/06/2010	THE SURAT DISTRICT CO-OPERATIVSPINNING MILLS LIMITED,	MR BS PATEL,MRS RANJAN B PATEL	VINU BHAVCHANDBHAI VAISHNAV,MANUBHAI LAVJIBHAI SETA,VARSHABEN DIPAKBHAI VAGHANI,BHAVIKABEN DIVYAKANT NAROLA,SANJAY CHANDRAKANT HARSORA,HIMATBHAI KARSANBHAI CHODWADIYA,TULSIBHAI BABUBHAI SURANI,CHUNILAL DHUSABHAI ANKOLIA,KANUBHAI RAVJIBHAI JALODARA,GORDHANBHAI RAVJIBHAI AKBARI,NATWARBHAI MAVJIBHAI PATEL	
674	MCA/297/2009	30/06/2009	RAVAL GITABEN BABULAL,	(MR PARIMAL P PATEL)	RAVAL BHARATKUMAR AMBALAL,	MR .B A PATEL,MR DEVRAJ T PATEL
675	MCA/298/2009	22/07/2009	PRAFULBHAI VIRABHAI VIRDA,	MR TR MISHRA	B K SINGALA MEMBER/SECRETARY,D M SINDHAL EXECUTIVE ENGINEER,KAILASHBEN MEWADA EXECUTIVE ENGINEER	MS NAYNABEN K GADHVI
676	MCA/299/2009	17/07/2009	SARASVATIBEN BIJALBHAI TADVI,	MR MM PRAJAPATI	STATE OF GUJARAT, THRO P M ROY CHAUDHARI,S R CHAUDHARI, DIRECTOR OF AGRICULTURE, GOVT. OF GUJARAT,MUKESH MEGA, JOINT DIRECTOR OF AGRICULTURE,S S GAMIT, DEPUTY DIRECTOR OF AGRICULTURE FARMER TRAINING	
677	MCA/304/2009	12/03/2009	SHILPA SHANKARLAL ARYA,	MRS KRISHNA G RAWAL	ADDITIONAL DIRECTOR,COMMISSIONER,SECRETARY,DEAN	
678	MCA/305/2009	18/06/2009	MANIBHAI I PATEL,	MR KB PUJARA	MEHSANA JILLA SAHKARI DOODH UTPADAK SANGH LIMITED,JAYANTIBHAI CHAUDHARI,LAVJIBHAI CHAUDHARI,JAYANTIBHAI PATEL,KHENGARBHAI DESAI,N J BAXI,VIPUBHAI CHAUDHARI,K C VARMA	
679	MCA/306/2009	29/04/2009	M M KASHYAP,	MR IS SUPEHIA	BALWANT SINGH,YASHODHAR BHATT,M M SHAIKH	NOTICE NOT RECD BACK,NOTICE SERVED
680	MCA/307/2009	16/06/2009	GHANSHYAM KUNVARJI TANK,	MRS KRISHNA G RAWAL	CHIEF OFFICER,COMMISSIONER,DISTRICT COLLECTOR,TREASURY OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR MURALI N DEVNANI
681	MCA/308/2009	08/09/2009	SWALEH MOHAMMAD AHMED HUSSAIN,	MR ABDUL K SHAIKH	TAUFIK HUSSAIN MOHAMMAD HUSSAIN DECEASED THRO HEIRS,HALIMABIBI WD/O TAUFIK HUSSAINMOHAMMAD HUSSAIN,ASIF HUSSAIN TAUFIK HUSSAIN BARAFWALA (SHAIKH),ARIFHUSSAIN RAFIKHUSSAIN SHAIKH,	,NOTICE SERVED BY DS,RULE SERVED BY DS,MR NEHAL R JOSHI,MS ARCHANA C RAVAL,MR JINESH H KAPADIA
682	MCA/349/2009	23/03/2009	MAYADEVI HARBHAGVANDAS TIRTHDHAM UTTAR BUNIYADI VIDYALAYA,	MR GM AMIN	VINODBHAI M SHROFF, EXECUTIVE ENGINEER, GUJARAT ELECTRICITY,SUPERINTENDING ENGINEER (O & M)	NOTICE SERVED,MS LILU K BHAYA
683	MCA/351/2009	13/02/2009	BHAGWANJI RAMJIBHAI PARMAR,	MR TUSHAR L SHETH	HEIRS OF DECD. JERAJBHAI VASHRAMBHAI,KASTURBEN JERAJBHAI,KISHOREBHAI JERAJBHAI,BHARATKUMAR JERAJBHAI,KAMLESHKUMAR JERAJBHAI	
684	MCA/363/2009	17/03/2009	BADRINARAIN VIDYADHAR PANDEY,USHABEN LALLUBHAI PATEL,VASANTIBEN RATILAL PATEL,DHAIRYANATH UPENDRANATH JHA,BHAGWATIBEN J PATEL WD/O J K PATEL	(MR AY KOGJE)	HASMUKH ADHIA,SANJAY NANDAN, COMMISSIONER OF SCHOOLS & MID-DAY MEAL SCHEME,P B GADHVI, DISTRICT EDUCATION OFFICER (AHMEDABAD CITY)	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)

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685	MCA/368/2009	31/07/2009	PAREKH WOOD INDUSTRIES,	MR MP PRAJAPATI	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FORESTS, M L SHARMA,CHAIRMAN OF GUJARAT STATE COMMITTEE WBC (WOOD BASE INDUS.) &,S C PANT, MEMBER SECRETARY, WBC (WOOD BASE INDUSTRIES) &,CONSERVATOR OF FORESTS, KABOOLCHAND,DEPUTY CONSERVATOR OF FORESTS, R N CHAUDHARY,DEPUTY CONSERVATOR OF FORESTS, B G PRAJAPATI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
686	MCA/370/2009	30/03/2009	R J VYAS,	MR GAJENDRA P BAGHEL	V Y VYASA OR HIS SUCEESSIOR INTHE OFFICE,S A PATEL OR HIS SUCEESSIOR INTHE OFFICE,A M PARMAR OR HIS SUCEESSIOR IN THE OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
687	MCA/372/2009	28/04/2009	RINABEN SANATKUMAR NENUJI,	MR AM PAREKH	SANATKUMAR VRUJLAL NENUJI,	NOTICE SERVED
688	MCA/374/2009	22/04/2009	JAYESH JAGDISHCHANDRA DAVE,	MR BHARAT JANI	PRATAPSINH SANGRAMSINH GAEKWAD, DIRECTOR,	
689	MCA/384/2009	11/08/2009	SUNNI MUSLIM SAMAJ, THROUGH ALIBHAI HAJIBHAI SIDATAR,	MR AS ASTHAVADI	MANJULA SUBRAMANIAM OR HER SUCCESSOR AS CHIEF SECRETARY,PRADIP H SHAH, COLLECTOR,ANKITA PARMAR, CITY MAMLATDAR,PANDYA MANISHANKAR DHANJIBHAI PLOT NO.1,KUMARBHAI JAISHUNKHBHAI MEHTA,DAWOOD ALI RAJAB ALI,MAHESHKUMAR RATANLAL JODHWANI,RATANLAL NAVMAL JODHWANI,ABDUL KHAYYUM ISMAILBHAI,USMAN ABDUL KARIM,DIN MOHAMED MOHAMED ISAAK PATHAN,REHMAN PIRABHAI SOLANKI,MOHAMED KHALID KASAMBHAI,SHAIKH MOHAMED RAFEEQ MOHAMED HUSSAINBHAI,IQBALBHAI ISMAILBHAI LOHIA,INTAKHAB MUMTAZKHAN,FAROOQBHAI HUSSAINBHAI SAYED,SALIMBHAI ISABHAI DARAYA,SABIR ABDULSATTAR MEMON,YUNUSBHAI BACHUBHAI SHAIKH,YUSUFBHAI ABDUL REHMAN,SHAIKH USMAN DAWOOD,IBOOLBHAI ISMAILBHAI MOMIN,RAJAK BAIG ANWAR BAIG,ABDUL MAJEED BABUBHAI SHAIKH,YUSUFBHAI SULTHANBHAI SHAIKH,GAFARBHAI AHMEDBHAI MEHTAR,FATANI ISMAIL IBRAHIM,SIRAJ AHMED DOST MOHAMEED ANSARI,RAFEEQ YUSUFBHAI GOGHARI,YUNUSBHAI YUSIFBHAI GOGHARI,RAHIMBHAI BACHUBHAI,ABDUL RAZAK IBRAHIMBHAI,RAMESHCHANDRA JAYANTILAL MEHTA,ABDUL RAJAK IBRAHIMBHAI,ANILKUMAR POPATBHAI GAUTAMI,ABDUL WAHAB SATTARBHAI DASARAI,ISMAILBHAI USMANBHAI GOGHARI,RAFEEQBHAI USMANBHAI GOGHARI,FAROOQ MOHAMEDBHAI MIRANI,ABDUL KADAR HAJI MOHAMED,PRASHANT RAMESHBHAI MEHTA,SABIRBHAI HASSANBHAI SHAIKH,HARESH MANSUKHLAL RAJYAGURU,BHARATKUMAR V KAPASI,GHANCHIVAD MEMON JAMAT,ABDUL MAJID KASAMBHAI MEMON,ANWAR HAJI HUSEINBHAI BORDIWALA,FARUKBHAI ALARAKHABHAI ADHIA,UMMARBHAI ABUBAKARBHAI TINWALA,IKBALBHAI AARAB,AHMEDBHAI YUNUSBHAI LOTA	,GOVERNMENT PLEADER,(MR KD VASAVADA),SINGHI & CO
690	MCA/389/2009	18/03/2009	J S TRIVEDI,	MR YN RAVANI	C N HATHILA, DEPUTY EXECUTIVE ENGINEER, GUJARAT WATER SUPPLY,K R DUDHAT, CHIEF ADMINISTRATIVE OFFICER, GUJARAT WATER	
691	MCA/393/2009	27/03/2009	CHAUDHARI SHANKARBHAI GANESHBHAI,		PRINCIPAL, R D CHAUDHARI, SHRI N K T JALARAM VIDHYALAYA &,DISTRICT EDUCATION OFFICER	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
692	MCA/404/2009	17/06/2009	SURESHBHAI SADASHANKER SHUKLA,	MR BHARAT JANI	D P DESAI,S I PATEL PRINCIPAL SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
693	MCA/406/2009	24/02/2009	MOHMED HUSSAIN DILAWARMIYA MIR,	MR MURALI N DEVNANI	C L MEENA OR HIS SUCCESSOR,MOHAMD SHAHID OR HIS SUCCESSOR,BHAVANJI CHAVDA OR HIS SUCCESSOR,R B SHAH OR HIS SUCCESSOR DIVISIONAL CONTROLLER,G R ALORIA OR HIS SUCCESSOR MANAGING DIRECTOR	
694	MCA/417/2009	12/03/2009	GUJARAT MOTOR VEHICLES DEPARTMENT,D R PATEL, PRESIDENT,G M PATEL, GENERAL SECRETARY	MR PINAKIN M RAVAL	HARSH BRAHMBHATT,	
695	MCA/419/2009	01/04/2010	MOHMADKHAN N PATHAN,	MR NM KAPADIA	A.V. VASHAVA- DY. COMMISSIONEROF POLICE,O.P. MATHUR-COMMISSIONER OF POLICE	
696	MCA/420/2009	30/06/2009	HARISHBHAI MAGANBHAI JANI,	MR HITESH N ACHARYA	STATE OF GUJARAT THROUGH SUPERINTENDENT OF POLICE,THE REGISTRAR.	GOVERNMENT PLEADER,LAW OFFICER BRANCH,(MR JB PARDIWALA)
697	MCA/434/2009	28/06/2010	VARSHABEN W/O PATEL BHARATKUMAR MOHANLAL D/O PATEL MOHANLAL,	(MR MAHENDRA K PATEL)	PATEL BHARATKUMAR MOHANLAL,	NOTICE SERVED,MR ANKIT Y BACHANI
698	MCA/443/2009	11/05/2009	PANKAJKUMAR MAGANLAL PATEL,	MR AM PAREKH	KASHMIRABEN D/O GUNWANBHAI SHANKARBHAI PATEL,	NOTICE SERVED,MR JV JAPEE
699	MCA/444/2009	11/05/2009	SAHENAZBANU D/O RAHIMBHAI NOYDA & W/O IMRAN SULEMAN SANDHI,	MR PM LAKHANI,MRS R P LAKHANI	IMRAN SULEMAN SANDHI,	MR BK OZA
700	MCA/445/2009	24/03/2009	PADMABEN VASUDEV,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	STATE OF GUJARAT,EMPLOYEES STATE INSURANCE SCHEME, NITA D GHEEWALA, MEDICAL	
701	MCA/451/2009	08/05/2009	GITABEN W/O RAKESHBHAI NATVARLAL PATEL D/O GOVINDBHAI SOMA,	MR MP PRAJAPATI	RAKESHBHAI NATVARLAL PATEL,	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MEHUL SHARAD SHAH
702	MCA/452/2009	26/06/2009	NEETABEN GAURANGBHAI BHATT D/O HIMMATLAL BHURABHAI RAJYAGURU,	MR LR PATHAN	STATE OF GUJARAT,GAURANG RASHIKLAL BHATT	GOVERNMENT PLEADER,NOTICE SERVED
703	MCA/453/2009	19/01/2010	MAMTA D/O KANAIYALAL BHRAHMBHATT W/O AMAR DINESHCHANDRA RAO,	MR RJ GOSWAMI	AMAR DINESHCHANDRA RAV,	NOTICE SERVED,MR MP SHAH,MS. KRUTI M SHAH
704	MCA/487/2009	25/02/2014	VINOD N ASWANI,	MR HARIN P RAVAL	G N JOGIYANI, REGIONAL MANAGER, GIDC,J D BHAD, COLLECTOR,SHRI THAKORE, MAMLATDAR,BHARATBHAI P VAS, CHIEF OFFICER, VADHVAN NAGARPALIKA,PRATAPSINH K ZALA	GOVERNMENT PLEADER,RULE SERVED,MR PS CHAMPANERI,(MR MB GANDHI),MR CHINMAY M GANDHI,MR Y J PATEL
705	MCA/488/2009	20/06/2009	BHARATKUMAR AMBALAL PATEL POA OF MANEKBEN GAMBHIRSINH PARMAR,	(MR NIKHIL S KARIEL)	P PANEERVAL, PRINCIPAL SECRETARY,VIJAY NEHRA, DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
706	MCA/489/2009	15/09/2009	VIRABHAI KALIDAS PATEL,	(MR MAHENDRA K PATEL)	BHARAT RAVAL,D B PATEL,AJAY BHADU,SHARDABEN ISHWARBHAI PATEL,VARESH SINHA	,NOTICE SERVED BY DS,MR HS MUNSHAW,MR TEJAS P SATTA
707	MCA/527/2009	09/03/2009	ATUL DEVCHANDBHAI SHAH,	MR BK DAMANI	STATE OF GUJARAT,DODIYA SCALE INDUSTRIES, THRO PARTNER, MUKESH JAGUBHAI,SURESHKUMAR DEVCHANDBHAI SHAH,JITENDRAKAUMAR DEVCHANDBHAI SHAH	
708	MCA/538/2009	27/04/2009	LALSHANKER I BHATT,	MS KHYATI P HATHI	STATE OF GUJARAT,MANISH M JIVANI, HOUSING COMMISSIONER,BABULAL S KADIA, EXECUTIVE ENGINEER (R&B) (CITY),J I HINDOCHA, TREASURY OFFICER	,GOVERNMENT PLEADER
709	MCA/539/2009	13/04/2009	MANISHABEN HARSHADKUMAR PARMAR D/O ISHWARBHAI SOLANKI,	(MR NIKHIL S KARIEL)	HARSHADKUMAR AMBALAL PARMAR,	NOTICE UNSERVED
710	MCA/595/2009	17/03/2009	KANTIBHAI SUKHABHAI MALI,	MR SHITAL R PATEL	COLLECTOR- VADODARA, VIJAY NEHRA OR SUCCESSOR IN OFFICE,STATE OF GUJARAT	

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711	MCA/633/2009	20/03/2009	KANCHANBEN PRAMUKHLAL SONI,	MR UMANG K CHOKSI	STATE OF GUJARAT P. PANIRVEL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY, RAJIV TOPNO (IAS),DEPUTY COLLECTOR D S PARMAR (GAS)	
712	MCA/634/2009	20/03/2009	SARDAR BHILADWALA PARDI PEOPLES CO-OPERATIVE BANK LIMITED,RECOVERY OFFICER	MR VC VAGHELA	V PRABHAKARAN PANICKER,REMA PRABHAKARAN PANICKER,BINDU PRABHAKARAN PANICKER,PANICKER A P JAYAN, REMA PAPER & BOARDS LIMITED,ANILKUMAR K SINGH	
713	MCA/670/2009	31/07/2009	SHREE DER DOODH UTPADAK SAHAKARI MANDALI LTD,	MR NK MAJMUDAR	THE MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LTD,	MR PRAKASH K JANI,MR N P CHAUDHARY
714	MCA/700/2009	31/03/2009	KISHANSINH KARANSINHJI GOHIL,HARSHABA W/O KISHANSINH GOHIL,SURYAKANT SHUSHILCHANDRA GUPTA,AJAMANI PARAMJITSINH BALVANTSINH	(MR KG PANDIT)	B M PATEL, RECOVERY OFFICER OF DHRUVA CREDIT SOCIETY,YOGESHBHAI NATWARLAL PATEL,BHUMIKABEN YOGESHBHAI PATEL,JAGRUTIBEN MANISHBHAI TRIVEDI,J J PATEL AND/OR HIS SUCCESSOR	
715	MCA/735/2009	14/05/2009	VARSHABEN ZAVERBHAI PARMAR W/O SANJAYKUMAR CHATURBHAI PATEL,	MR JIGAR P RAVAL	SANJAYKUMAR CHATURBHAI PATEL,	NOTICE SERVED,(MR NIRAL R MEHTA)
716	MCA/736/2009	02/07/2009	JAYVEERBHAI JAGJIVANDAS GONDLIYA,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	MUNABHAI KESARKHAN PATHAN,YAVARKHAN KESARKHAN PATHAN,THE NEW INDIA ASSURANCE CO LTD	NOTICE SERVED,RULE SERVED
717	MCA/737/2009	27/03/2009	BHARATBHAI B PATNI,	MR BG PATANI	BHARGAV MEHTA,MOTWANI, MANAGER,ASHISH S YADAV	
718	MCA/740/2009	27/03/2009	SUBHASHCHANDRA CHIMANLAL PAH OF CHUNILAL RANCHHODDAS,	MR KH BAXI	DURGAPRASAD GAYAPRASAD,BHARAT D GUPTA,MUKESH D GUPTA,SHAILESH D GUPTA,BHANUMATI D. GUPTA,KAILASHBEN WD/O.DURGAPRASAD GUPTA	
719	MCA/744/2009	24/03/2009	LEGAL REP. & HEIRS OF DECD. DHARAMSHIBHAI DEVJIBHAI,LAXMIBEN DHARAMSHI WD/O DHARAMSHI DEVJI,POPATLAL DHARAMSHI,JAYANTILAL DHARAMSHI,RASIKLAL DHARAMSHI	MR EKANT G AHUJA	LEGAL REP. & HEIRS OF DECD. JADAVBHAI DEVJIBHAI,OJIBEN NARANBHAI W/O NARANBHAI DEVJIBHAI,DINESHBHAI NARANBHAI,CHANDRESHKUMAR NARANBHAI,JAYABEN NARANBHAI,SAVITABEN NARANBHAI,VANITABEN NARANBHAI	,MR VIMAL M PATEL
720	MCA/798/2009	23/12/2010	KALPESHKUMAR MAHENDRAKUMAR DARJI,	MS PJ DAVAWALA	SUNAYNA TOMAR OR HER SUCCESSOR, COMMISSIONER OF EDUCATION &,	
721	MCA/799/2009	04/08/2009	GOBARBHAI BAKORBHAI,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,DEPARTMENTAL MANAGER,O.N.G.C.	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MARSHALL & ASSOCIATES
722	MCA/800/2009	25/11/2009	SUO-MOTU CONTEMPT PROCEEDING,	SUO MOTU	MUNICIPAL COMMISSIONER,M K DAS, IAS, MUNICIPAL COMMISSIONER,CITY ENGINEER,V N TAILOR, CITY ENGINEER,WARD OFFICER, WARD NO. 3,MANUMBHAI M VASAVA, WARD OFFICER, WARD NO. 3	NOTICE SERVED,MR PRANAV G DESAI
723	MCA/801/2009	30/07/2009	JYOTIBEN GAURANGBHAI CHAUHAN D/O OGRDHANBHAI DHANJIBHAI,	MR KB PANERI	GAURANGBHAI VADILAL CHAUHAN,	NOTICE SERVED,MR NEHUL L DAVE
724	MCA/813/2009	26/08/2009	KANTILAL NANJIBHAI DAMOR,	MR RAJESH P MANKAD	VYAS,SHASHIKANT BHAGAT DY ENGINEER	NOTICE UNSERVED,MS LILU K BHAYA
725	MCA/821/2009	03/09/2009	NEW INDIA ASSURANCE CO LTD,	(MR HASMUKH THAKKER)	JASHBHAI CHUNILAL PATEL,PRABATSINH MANGALBHAI DHABI,SHANABHAI PUNAMBHAI CHAUHAN,CHAMPABEN JASHBHAI PATEL MOTHER OF DECD HAREKRISHNA JASHBHAI,MADHUBEN RAMESHBHAI PATEL,RENUKABEN SUBASHBHAI PATEL	DELETED,RULE SERVED,MR GC RAY,MR GAURANG K PATEL
726	MCA/829/2009	05/10/2009	CHAKUBHAI GOBARBHAI PADAYA,	MS G R VIJAYALAKSHMI	K D BAGDA, DISTRICT EDUCATION OFFICER,SANJAY NANDAN, COMMISSIONER	
727	MCA/838/2009	24/08/2009	SUO MOTU,	SUO MOTU	SUJIT J MUNSHI,	NOTICE SERVED,MR DIPEN C SHAH
728	MCA/855/2009	08/04/2009	AHMEDBHAI HAJI IBRAHIMBHAI KSHKIWALA,	MR JV JAPEE	A K VERMA, MANAGING DIRECTOR,V H KAROVA, DEPUTY ENGINEER	

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729	MCA/899/2009	06/12/2010	NEETABEN JAGDISHBHAI PARMAR,	MR PURVISH J MALKAN	JAGDISHBHAI SHAMJIBHAI PARMAR,	RULE SERVED BY DS,MR MP SHAH,MS. KRUTI M SHAH
730	MCA/905/2009	22/06/2009	RAMILABEN DINESHBHAI CHAUHAN,	MR V B MALIK	PIYUSHKUMAR KESHAVLAL CHAUHAN,	RULE SERVED
731	MCA/918/2009	05/10/2011	RAJNIKANT DEVIDAS SHROFF CHAIRMAN MANAGING DIRECTOR OF,UNITED PHOSPHORUS LTD.	SINGHI & CO	LUCKY CHEMICAL INDUSTRY,VIVEK PATEL,SANTOSH V. PATEL,MR. ATUL PATEL, AT MALI FALIA, P.O.FANSA,	NOTICE SERVED,DS AFF.NOT FILED (N),MR YJ TRIVEDI,MR VIKRAM J THAKOR
732	MCA/922/2009	20/04/2009	SURAJBEN WD/O AMBUBHAI MAGANBHAI PARMAR,HARIBHAI MAGANBHAI PARMAR	MR JA ADESHRA	K G JOSHI,	
733	MCA/927/2009	01/10/2009	SUBHASSHCHANDRA CHIMANLAL PAH OF CHUNILAL RANCHHODDAS,	MR KH BAXI	DURGAPRASAD GAYAPRASAD,BHARAT D GUPTA,MUKESH D GUPTA,SHAILESH D GUPTA,BHANUMATI D. GUPTA,KAILASHBEN WD/O.DURGAPRASAD GUPTA	,UNSERVED EXPIRED (R),MR KV SHELAT
734	MCA/928/2009	24/06/2009	AMBALAL D PATEL,	MR VIMAL M PATEL,MR HITESH S PADHYA	GUJARAT STATE FINANCIAL CORPORATION,GUJARAT STATE FINANCIAL CORPORATION, THRO AUTHORISED OFFICER	NOTICE SERVED BY DS,MR DEVANG D TRIVEDI
735	MCA/965/2009	18/06/2009	PRAKASH GULABSINH,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	DISTRICT DEVELOPMENT OFFICER,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
736	MCA/968/2009	06/07/2009	SHANTILAL JAGUBHAI PATEL,RAMESHCHANDRA JAGUBHAI PATEL	(MRS VD NANAVATI)	P PANNEEERVEL, SECRETARY,DILIPBHAI RAVAL, DISTRICT COLLECTOR,BARODA RAYON CORPORATION LTD,S APRNA, MUNICIPAL COMMISSIONER,LAXMINARAYAN INDUSTRIAL MANDLISERVICE ASSOCIATION LTD.	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,NANAVATI ASSOCIATES
737	MCA/969/2009	06/07/2009	JAYMATI GOPALJI DESAI & HASUMATIBEN GUNVANTRAI DESAI,	(MRS VD NANAVATI)	P PANNEEERVEL, SECRETARY,DILIPBHAI RAVAL, DISTRICT COLLECTOR,BARODA RAYON CORPORATION LTD,S, APRNA, MUNICIPAL COMMISSIONER,LAXMINARAYAN INDUSTRIAL MANDALI SERVICE ASSOCIATION LTD.	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,NANAVATI ASSOCIATES,MR DHAVAL D VYAS
738	MCA/971/2009	30/06/2009	JAYANTIBHAI MOHANBHAI PATEL, C/O GUJARAT MAZDOOR KRANTI,	MR RAJESH P MANKAD	DHIREN MAHESHWARI, GENERAL MANAGER,	NOTICE SERVED,MR.VARUN K.PATEL
739	MCA/1079/2009	19/02/2015	RAJUBHAI BABUBHA PATEL,	(MR NIRZAR S DESAI)	ARVINDBHAI MANGALDAS SHAH,DHEERAJLAL GANDALAL MEHTA,BHARATKUMAR JEEVRAJBHAI BAGADIA,LAXMIKANT CHUNILAL SOMPURA,JORAVARKHAN ILAMKHAN BALOCH	NOTICE SERVED,MR BM MANGUKIYA,MS BELA A PRAJAPATI
740	MCA/1080/2009	07/07/2009	MS/ SOFTOUCH HYGIENE PRODUCTS (MANUFACTURING) PVT LTD,M/S SUNALI TEXTILE CORPORATION,K A TAKTAWALA	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	AHMEDABAD MUNICIPAL CORPORATION,I P GAUTAM, MUNICIPAL COMMISSION,U C PADIA, DY. MUNICIPAL COMMISSIONER,J M VASU ADVOCATE BY PROFESSION	NOTICE SERVED BY DS,(MR RM CHHAYA),MS JIRGA D JHAVERI
741	MCA/1087/2009	29/06/2009	DILIP CHHAGANLAL SARVAIYA,	DHARMESH D NANAVATY	JORUBHAI KALUBHAI DHANDHAL,EBHALBHAI HARSURBHAI VALA,UNITED INSURANCE COMPANY	NOTICE SERVED
742	MCA/1088/2009	29/04/2009	MUKESH R SHAH PROP. OF SHRUTI SALES CORPN.,	MR HARNISH V DARJI	AMBALAL SARABHAI ENTERPRISE LTD,KARITKEYA V SARABHAI CHAIRMAN,B S BOHRA DIRECTOR,B V SURYAKUMAR DIRECTOR,GOVINDDAS ZACANI DIRECTOR,OM DUTT GULATI DIRECTOR,AMI H PAREKH WHOLE TIME DIRECTOR&PRESIDENT,K MOHANDAS WHOLE TIME DIRECTOR&PRESIDENT,L RAMASWAMY WHOLE TIME DIRECTOR&PRESIDENT,SURENDRA U TAMBOLI COMPANY SECRETARY,R M MEHTA GENERAL MANAGER(PERSONNAL &I.R	
743	MCA/1102/2009	29/09/2009	SAROJBEN D/O BALDEVBHAI PUNJABHAI,	MR MANISH M KAUSHIK	RAJNIKANT JETHALAL MEUVA,	NOTICE SERVED BY DS,(MR MUKTESH V PATEL),MR ANILN MEHTA,MR JITENDRA BHARVAD
744	MCA/1111/2009	18/06/2009	UNDHAI KELAVANI MANDAL, THRO' IT'S PRESIDENT,	MR PANKAJ K SONI,MS RAKSHA S DIKSHIT	STATE OF GUJARAT, THRO' HASMUKH ADHIYA, SECRETARY,SANJAY NANDAN,RAMESHBHAI I PATEL, DISTRICT EDUCATION OFFICER,RAVAL GORDHANBHAI PRAHLADBHAI	

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745	MCA/1137/2009	15/07/2009	PRAVINSINH NARANSINH MAKWANA,	(MR KG PANDIT)	Y V PATEL, DEPUTY EXECUTIVE ENGINEER,	NOTICE SERVED BY DS
746	MCA/1149/2009	06/10/2009	QUTUB NAV-YUVAK COMMITTEE,RASULBHAI VAFATIBHAI LILGER	MR PJ MEHTA	I P GAUTAM,	NOTICE SERVED,(MR SUDHANSHU S PATEL)
747	MCA/1163/2009	25/06/2009	TRIVEDI DINESHKUMAR BHIKHALAL,	MR SN BAROT	CHAUDHARY VISAKHA RAGHUNATH,	RULE SERVED
748	MCA/1167/2009	30/09/2009	TEJAL MUKESHBHAI CHITRODA,	MS AMRITA AJMERA	MUKESH RAVJIBHAI CHITRODA,	RULE SERVED,MR VH KANARA,MR VIJAY H NANGESH
749	MCA/1174/2009	16/06/2009	NURUDDIN KAMRUDDIN KAZI,	HL PATEL ADVOCATES	AMINUDDIN AZIZUDDIN KAZI,	
750	MCA/1187/2009	08/07/2009	NARENDRAKUMAR MAGANLAL CHAUHAN,	(MR KD VASAVADA),MR DEVARSHI C SHAH	ASHVINKUMAR MAGANBHAI PATEL,JAYPRAKASH VAGHJIBHAI PATEL,PRAFULKUMAR MAGANBHAI PATEL	
751	MCA/1211/2009	21/07/2009	HRIM FINVEST PVT LTD,ASHWIN H MEHTA,RASHMIBEN ASHWINBHAI MEHTA	MR NIRAD D BUCH	M/S CHAM ICE & COLD STORAGE,	NOTICE SERVED,MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA
752	MCA/1213/2009	30/07/2009	SHOBHNABEN MANSUKHBHAI MAKWANA,	MR PREMAL S RACHH	MANSUKHBHA SHIVABHAI MAKWANA,	RULE SERVED,MR ND GOHIL
753	MCA/1218/2009	18/08/2009	DARSHNA JITENDRA KACCHI D/O LALJIBHAI MADHUBHAI SHELDIYA,	NOTICE SERVED,MR HARNISH V DARJI,MR.H M.PATEL	JITENDR NANUBHAI KACCHI,	RULE SERVED,MR HD KACHCHHI
754	MCA/1230/2009	03/07/2009	AMARSINGHBHAI MOHIJIBHAI,	MR DILIP L KANOJIYA	DASHMESH DEVELOPER, ADMINISTRATOR / PARTNER,SAFIBHAI SIDDAT,VOHRABHAI KARODIYAVALA	
755	MCA/1330/2009	04/06/2009	VANDANA ANJUM CHRISTIAN,	MR RAMESH P SAGAR	ANJUM JUDIUS CHRISTIAN,	
756	MCA/1352/2009	16/09/2009	MAHENDRASINH BABUSINH CHAVDA,JITENDRASINH BABUSINH CHAVDA	MR DILIP L KANOJIYA	MUNICIPAL CORPORATION OF CITY OF SURAT,JIVANBHAI M PATEL,DHARMESH B MISTRY,JAYANTIBHAI AMBARAMBHAI,CHHITUBHAI AMBARAMBHAI,BALWANTBHAI BHIKHABHAI,VALLABHBHAI RANCHHODBHAI,JIVANBHAI MAKANJIBHAI,KESHAVBHAI BECHARBHAI,BALWANTBHAI MAGANBHAI,DAHYABHAI RANCHHODBHAI,THAKOREBHAI NAGINBHAI,JAYESHBHAI LALLUBHAI,HASMUKHBHAI GOVINDJIBHAI,MANGUBHAI LALLUBHAI,GOPALBHAI MAGANBHAI,ISHWARBHAI MAGANBHAI,DINESHCHANDRA SITARAM @ CHHITUBHAI,KISHORBHAI CHHITUBHAI,SUKHABHAI GOVANBHAI,CHAMPAKBHAI BECHARBHAI,PRAVINBHAI MAGANBHAI,MANHARBHAI PUNJABHAI,CHHAGANBHAI NAGINBHAI,GOPALBHAI HARIBHAI,JAGUBHAI HARIBHAI,JENTIBHAI HARIBHAI	DS AFF.NOT FILED (N),MR KAUSHAL D PANDYA,MR P A MEHD
757	MCA/1381/2009	14/12/2009	GURJEETKAUR W/O INDRAPALSINGH BAGGA,	MR NL RAMNANI	INDRAPALSINGH MANJITSINGH BAGGA,	RULE SERVED BY DS
758	MCA/1390/2009	17/06/2009	NITINKUMAR THAKORLAL MODI,	MR KM SHETH	U K VASAVA, SPECIAL LAND ACQUISITION OFFICER,	
759	MCA/1409/2009	11/09/2009	PRABHUDAS K. PARMAR,	(MR DP VORA)	MANIBHAI G PATEL,BHUPENDRA R JOSHI,R G PATEL OR HIS SUCCESSOR,JAYANTIBHAI N PATEL	,NOTICE SERVED BY DS,MS LILU K BHAYA
760	MCA/1449/2009	10/08/2009	DARSHNA TEJASKUMAR DOSHI,	MR PREMAL S RACHH	TEJASKUMAR BHARATBHAI DOSHI,	NOTICE SERVED,MR MRUGEN K PUROHIT
761	MCA/1456/2009	20/07/2009	PURNABEN MIHIRBHAI UPADHYAY,	MR PRATIK Y JASANI	MIHIR KANUBHAI UPADHYAY,	NOTICE SERVED,MR NEHUL L DAVE
762	MCA/1465/2009	30/09/2009	JAYSHREEBEN W/O GIRISH SHARMA D/O BADANSINH SHARMA,	MR NISHITH P THAKKAR	GIRISHBHAI RAMPRASAD SHARMA,	NOTICE SERVED,MR HEMANT B RAVAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
763	MCA/1475/2009	18/01/2010	JAGRUTIBEN KANDARPBHAI TRIVEDI,	MR NEHUL L DAVE	KANDARP JAYANTILAL TRIVEDI,	MR MR PRAJAPATI
764	MCA/1476/2009	10/08/2009	DIPAKBHAI MEGHAJIBHAI PATEL,	HCLS COMMITTEE,VITTHALBHAI S PATEL	BHAKTIBEN GANGARAMBHAI PATEL,	MS ALPA V THAKOR
765	MCA/1481/2009	05/02/2010	DINESHBHAI PUNJABHAI CHENVA,	MR JV JAPEE	DHANRAJ JAYDEV NIMJE,DINANATH BUDDHINATH TIWARI (DELETED),THE ORIENTAL INSURANCE COMPANY LTD,DRIVER OF S T BUS NO GJ-1-Z-1170,GUJARAT STATE ROAD TRANSPORT CORPORATION	NOTICE SERVED,NOTICE SERVED BY DS,DELETED,MRS VASAVDATTA BHATT
766	MCA/1509/2009	02/07/2009	URMILABEN KANTILAL SHAH,	MR HARDIK P DAVE	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,ASSISTANT DISTRICT REGISTRAR,DISTRICT DEVELOPMENT OFFICER,ASSISTANT DISTRICT REGISTRAR,DIRECTOR, PENSION & PROVIDENT FUND	
767	MCA/1510/2009	30/09/2009	ISARANI DOLARDAN BHAGAVATDAN,	MR KB PUJARA	STATE OF GUJARAT, SECRETARY, D RAJAGOPALAN,GUJARAT PUBLIC SERVICE COMMISSION, THRO SECRETARY / CHAIRMAN,I M BHAVSAR, CHAIRMAN, GUJARAT PUBLIC SERVICE COMMISSION,H B VARIA, MEMBER, GUJARAT PUBLIC SERVICE COMMISSION,DR S A GOLAKIYA, SECRETARY,GUJARAT PUBLIC SERVICE COMMISSION	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MR DG SHUKLA
768	MCA/1515/2009	15/12/2009	SNEHABEN D/O NANDKISHOR PANCHAL,	(MR VM PANCHOLI)	YOGESHKUMAR THAKORBHAI PANCHAL,	NOTICE SERVED,MR MEHUL S SHAH,(MR SURESHM SHAH)
769	MCA/1536/2009	08/12/2009	VALSAD DISTRICT CO OP BANK EMPLOYEES UNION,	(MR MUKUL SINHA)	VALSAD DISTRICT CO OP BANK LTD,JAYANTIBHAI (ARVINDBHAI U PATEL CHAIRMAN,MAGANBHAI D. PATEL MANAGER	NOTICE SERVED BY DS,MR BM MANGUKIYA,MS BELA A PRAJAPATI
770	MCA/1552/2009	16/09/2009	MAGAN MADHA CHAUHAN,	(MR PARESH UPADHYAY)	ATANU CHAKRABORTY, I.A.S GUJARAT MARITIME BOARD,	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
771	MCA/1595/2009	16/12/2009	TEENA SUNILKUMAR VADHWANI @ RUHI MONTY BHAGYA,	MR SP MAJMUDAR,MR P P MAJMUDAR	MONTY HARIBHAI BHAGYA,	NOTICE SERVED BY DS,MR SS ACHARYA
772	MCA/1599/2009	15/07/2009	KHODABHAI BHIMABHAI HADIA,	MR PREMAL S RACHH	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER,EXECUTIVE ENGINEER, S O BAADVI, WRI DIVISION	
773	MCA/1614/2009	18/08/2009	SUGRABIBI YUSUFKHAN PATHAN,ISHABIBI YUSUFKHAN PATHAN,SHAMIMBANU YUSUFKHAN PATHAN,SHAHENAJBANU YUSUFKHAN PATHAN,RUKSHANABANU YUSUFKHAN PATHAN,CHANGEZKHAN YUSUFKHAN PATHAN,AFSANABANU YUSUFKHAN PATHAN,TASLIMBANU YUSUFKHAN PATHAN,SALIMKHAN YUSUFKHAN PATHAN (MINOR),RUKSADBANU YUSUFKHAN PATHAN (MINOR)	MR VIPIN H PANDYA	HARSHADBHAI KARSHANBHAI MAKWANA,GUJARAT STATE ROAD TRANSPORTATION CORPORATION,MAHEBUBKHAN RASULKHAN KHOKHAR,KHATINBIBI MUSTAFA QURESI	
774	MCA/1615/2009	18/08/2009	MADHUBEN WD/O NANJIBHAI VALJIBHAI PARMAR,VINODBHAI NANJIBHAI PARMAR,HITESHKUMAR NANJIBHAI PARMAR	MR VIPIN H PANDYA	RAMJANSHA VALISHA DIWAN,GUJARAT STATE ROAD TRANSPORTATION CORPORATION,JANMAHMMAD TAJMAHMMAD SHAIKH,MAHMMAD IKBAL MAHMMAD SAFEE HAKIM,UNITED INDIA INSURACE CO LTD	
775	MCA/1616/2009	18/08/2009	SOMABHAI BHANGADABHAI RATHVA,KESLIBEN SOMABHAI RATHVA	MR VIPIN H PANDYA	MOHANBHAI RAMABHAI RATHOD,GUJARAT STATE ROAD TRANSPORTATION CORPORATION	
776	MCA/1617/2009	18/08/2009	JANGIBEN @ GANGABEN WD/O PRABHUBHAI VANJIBHAI RATHVA,SHAILESH PRABHUBHAI RATHVA,SURESH PRABHUBHAI RATHVA,VANJIBHAI DHANJIBHAI RATHVA,SHUKLIBEN VANJIBHAI RATHVA	MR VIPIN H PANDYA	AMINHUSSAIN AHEMADKHAN PATHA,GUJARAT STATE ROAD TRANSPORTATION CORPORATION	
777	MCA/1618/2009	17/07/2009	BHARATBHAI JAVANJI PRAJAPATI,	(MR BS BRAHMBHATT)	CHILD DEVELOPMENT PROJECT,DISTRICT PANCHAYAT,DISTRICT PANCHAYAT	
778	MCA/1624/2009	22/09/2009	SUREKHABEN PRATAPBHAI CHAUDHARI,	MR.RAJESH B SONI	PRAVINBHAI GANESHBHAI CHAUDHARI,	RULE SERVED,MR VIRAL J DAVE

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779	MCA/1630/2009	13/08/2009	KANUBHAI LAXMANBHAI PATEL,	MR KV GADHIA,MR MK PATEL,MR YOGI K GADHIA	HARGOVINDBHAI MATHURBHAI PATEL, CHAIRMAN, APMC,	NANAVATI ASSOCIATES
780	MCA/1633/2009	04/04/2014	SUNIL GUNVANTLAL SHAH, MANAGING PARTNER,	MR RJ OZA	JAYANT SHAH, MANAGING PARTNER,	NOTICE SERVED,MR DIPEN K DAVE
781	MCA/1637/2009	20/07/2009	RAKESH D. MACHHI S/O D B MACHHI,	MR PINAKIN M RAVAL	S J DESAI,A C SOLANKI SUPERINTENDING ENGINEER,R G KANUNGO EXECUTIVE ENGINEER	
782	MCA/1666/2009	20/08/2009	BHARATBHAI NARANBHAI VEGDA,PARESHBHAI BHAGWANJIBHIA VEKARIA,MANOJBHAI RAVJIBHAI MARU,BABUBHAI GANDUBHAI MOLIA,KESHUBHAI RAVJIBHAI MARU,JYOTIBEN UMESHBHAI RAJYAGURU,DEVABHAI KUKABHAI SOHALA	MR VIMAL M PATEL	CHETAN B GANATRA,	GOVERNMENT PLEADER,NOTICE SERVED
783	MCA/1713/2009	24/07/2009	HARESHBHAI RAMJIBHAI VINJUDA,	(MR PARIMAL P PATEL)	RAJESH C PARMAR CHIEF OFFICER,	
784	MCA/1724/2009	27/08/2014	BAVA DEVA,LAGHU POLA KHANT,KARAMSHI POLA KHANT DECEASED THRO LEGAL HEIR,NANJI POLA KHANT,TEJA SOMA KHANT,NANJI SOMA KHANT,PATEL HIRA RADHAV,KHANT NATHA DAHYA,KHANT CHANA KANA,NATHA BIJAL,RAVJI NANJI,KHANT RAVJI NANJI,KALU NANJI,VAJIBEN GORDHANBHAI,KHANT KARSAN SOMABHAI,KHANT NATHA KANA,MOHAN VASHRAMBHAI,BHIMA ARJAN DECEASED THRO LEGAL HEIR DAHYA BHIMA,BHIMJI MOHAN,GOVA MANDAN,GORAN PANCHA,AMARSHI NATHA,KHANT BHOJA BHIKHA,KHANT JEHA BHIKHA DECEASED THRO LEGAL HEIR BHAVAN JEHA,MALA BAGHA HARIJAN,VALJI KARSAN BHOGHRA,MAGHA KARSAN BHOGHRA,DAHYA KARSAN,SANGIRO CHANDULAL,RAMJI JAGA,PRAVINKUMAR NATHABHAI,BHADABHAI BHURABHAI VEKARIA,LALJI PANCHA VEKARIA,MITHA UKA,MOHAN UKA DECEASED THRO LEGAL HEIR KESHAVJI MOHAN,JAYANTILAL KESHAVJI,VINOD KESHAVJI,POPAT RAGHAV,LAKHMAN RAGHAV DECEASED THRO LEGAL HEIR NATHA LAKHMAN,HIRA RAGHAV,JADAV DEVA,AMARSHI BHAGA VEKARIA,JADAV BHAGA VEKHARIA,BHIKHA RAMJI,RAMJI MAVJI DECEASED THRO LEGAL HEIR BHIKHA RAMJI,VALJI BHAGVANJI VEKARIA,KHODA MAVJI DECEASED THRO LEGAL HEIR HARJI KHODA,CHAKA KHODA,BAVA DEVA,ATULKUMAR NATHABHAI,NATHABHAI HIRABHAI,VAGHJIBHAI PANCHABHAI VEKARIA,AMARSHIBHAI ARJANBHAI,GOVINDBHAI MAVJIBHAI,DHANJIBHAI MAVJIBHAI,JADAV VASHRAM VEKARIA,LAKHMAN KADVABHAI,RAVJIBHAI VSHRAMBHAI,RANCHHODBHAI BAVABHAI,RAGHAVBHAI KASRABHAI,KHODABHAI POLABHAI BHUVA,DEVRAJBHAI POSABHAI BHUVA,LAKHABHAI POLABHAI BHUVA DECEASED THRO LEGAL HEIR,PARSOTTAM RAMJIBHAI BOGHRA,GORDHAN RAMJIBHAI SABHAYA,DAMJIBHAI RAMJIBHAI,GOVIND RAMJI VIRJI,VITTHALBHAI GORDHANBHAI,MULJIBHAI GORDHANBHAI,KANABHAI VIRABHAI,RAMJIBHAI VIRABHAI DECEASED THRO LEGAL HEIR AAMBA RAMJI,RAVJIBHAI VIRABHAI DECEASED THRO LEGAL HEIR UKA RAVJI,LAKHABHAI VASHRAMBHAI,TEJABHAI SOMABHAI,DANUJI BECHARJI	(MR BD DATTA)	N D ZALA, OFFICER ON SPECIAL LAND ACQUISITION NO. 3,PRASHANT BHATT, GENERAL MANAGER (LAND),O P SHARMA, REGIONAL MANAGER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR MG NAGARKAR
785	MCA/1726/2009	14/09/2010	SHILPA D/O KANAIYALAL DAVE & W/O SUNIL MAHESHWARI,	MR MEHUL S SHAH,(MR SURESHM SHAH)	SUNIL KISHAN MAHESHWARI,	NOTICE SERVED,MR BS PATEL,MR CHIRAG B PATEL

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786	MCA/1743/2009	03/08/2009	TAKHATSANG NARANSANG,	MR MANAV A MEHTA	CANARA BANK, THRO' SRINIVASAN CHIEF MANAGER/AUTHORISED OFFIC,HARISH F SHAH,NITA HARISH SHAH,ASHINI HARISH SHAH	RULE SERVED BY DS
787	MCA/1752/2009	15/09/2009	CHANDRESH RATANBHAI PRAJAPATI,	MR.HIREN M MODI	MAHENDRABHAI GANPATSINH GAHLOT,KAMALJITSINH MALKANSINH MAJU,THE NEW INDIA ASSURACE CO LTD,M/S NEW KOLETY TRANSPORT CORPORATION	NOTICE NOT RECD BACK,NOTICE SERVED BY DS,SERVED BY RPAD (N)
788	MCA/1760/2009	04/11/2009	P. J. PATEL, FORMER ASSISTANT SECRETARY TO HON'BLE THE CHIEF,	MR GM JOSHI	STATE OF GUJARAT, THRO D RAJGOPALAN, CHIEF SECRETARY,HARSH BRHAMBHATT,M H SHAH,B K TRIVEDI OR HIS SUCCESSOR IN OFFICE,REGISTRAR GENERAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR JB PARDIWALA)
789	MCA/1764/2009	22/09/2009	HIRALBEN HITENDRABHAI PRAJAPATI,	MR P P KASVALA	HITENDRABHAI KANJIBHAI PRAJAPATI,	NOTICE SERVED BY DS,MS KAVITA B GAJJAR
790	MCA/1769/2009	18/12/2009	DAHYAJI SOMAJI THAKORE,	MR ASIT B JOSHI	VISHNUJI SOMAJI THAKORE DECD.THROUGH THE LRS,LAXMIBEN VISHNUJI SOMAJI (WIDOW),DAKSHABEN VISHNUJI SOMAJI (DAUGHETER),RAJUSINH VISHNUJI SOMAJI (SON),NAYANSINH VINSHNUJI SOMAJI SON,LAKHIBEN WD/O CHANDUJI SOMAJI,SURESHBHAI CHANDUJI THAKORE,LAXMIBEN WD/O GANDAJI JAGAJI,KAMUBEN D/O GANDAJI JAGAJI,HITENDRABHAI GANDABHAI THAKORE,NAUSHAD ZAKIYUDDIN RANGOONI,HUSENKHAN IMAMKHAN PATHAN	,RULE SERVED,RULE UNSERVED,MR KM SHETH
791	MCA/1774/2009	18/09/2009	USHABEN HITESHBHAI PARMAR,	MR HARDIK S SONI	HITESHBHAI V PARMAR,	NOTICE SERVED,(MR MD RANA)
792	MCA/1788/2009	03/08/2009	RAJU SHAMBHUPRASAD VYAS,	MR KEYUR A VYAS	STATE OF GUJARAT,AMRAJITSINH COMMISSIONER,DR.R M MEHTA, JOINT DIRECTOR	
793	MCA/1819/2009	18/08/2009	BHARAT SANCHAR NIGAM LTD,DIRECTOR OF FINANCE BHARAT SANCHAR NIGAM LTD	MR DHAVAL M BAROT	JATIN S GOSALIA SUVIDHA TELECOM,	
794	MCA/1828/2009	10/08/2009	VIDYAMANDIR TRUST THRO ITS TRUTESS,SATYAVATIBEN SURAJMAL ZAVERI,ASHWINBHAI MAFATLAL MEHTA,KEYUR SHANTILAL MEHTA,VASANTLAL GAFURBHAI MEHTA,KAVINBHAI CHIMANLAL PARIKH,NEELIMABEN SHREYASBHAI MEHTA,VASANTBHAI AMRUTLAL PARIKH,ARUNKUMAR RAMNIKLAL MEHTA,ASHISH KANTILAL MEHTA,VASUMATIBEN CHANDULAL BHANSALI	MR VIPUL S MODI	SH. HASHMUKH ADHIYA, SECRETARY,P K TANEJA, SECRETARY	
795	MCA/1865/2009	11/08/2009	M K SHARMA, THRO POA BHIKHUBHAI BHANJIBHAI DUDHAGARA / PATEL,	MS PAURAMI B. SHETH	DEPUTY GENERAL MANAGER & OTHERS,MANAGING DIRECTOR,MOHMMED RAFIQUE GULABNABI	
796	MCA/1875/2009	30/09/2009	CHANDRAKANT RAMCHARAN SHRIVASTAV,ASHOK RAMCHARAN SHRIVASTAV,SATISH RAMCHARAN SHRIVASTAV,TRILESH SURYAKANT PATEL,BHARAT SURESH SHRIVASTAV	MR NILESH A PANDYA	STATE OF GUJARAT,DEPUTY COLLECTOR (STAMP DUTY DEPARTMENT),CITY SURVEY SUPERINTENDENT NO. 4,B K TRIVDEI, SUB-REGISTRAR	GOVERNMENT PLEADER
797	MCA/1915/2009	18/08/2009	JAYPARAKASH C SHAH,	MR DAIFRAZ HAVEWALLA	SHAILESH J DESAI, STATE OF GUJARAT,DR RAJENDRAKUMAR, DISTRICT DEVELOPMENT OFFICER	
798	MCA/1917/2009	17/12/2014	MAJIDBHAI AZIZBHAI KAPADIA,	MR S M SOJATWALA	SABIRBHAI AZIZBHAI KAPADIA,MEHRUNNISA AZIZBHAI KAPADIA,MAHAMMAD HANIF AZIZBHAI KAPADIA,RASIDABEN AZIZBHAI KAPADIA	MR DIPAN DESAI
799	MCA/1924/2009	02/02/2010	BALVANTBHAI VADAJI CHAUHAN,	(MR KG PANDIT)	J B DESAI DY SECRETARY,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MANISH J PATEL
800	MCA/1926/2009	20/01/2010	KAMINIBEN D/O KANTILAL BOSIYA W/O KAUSHIKKUMAR MAGANBHAI,	MR MAHENDRA U VORA	KAUSHIKKUMAR MAGANLAL MANVAR,	NOTICE SERVED BY DS
801	MCA/1930/2009	19/02/2010	BHAVNA DIVYANG RAV D/O JABBARSINHJI UNMEDSINHJI SEVARSANI,	MR RITESH B DAVE,MS S J SHEIKH	DIVYANG SHAMBHUSINHJI RAV,	NOTICE SERVED,MR RAJESH K KANANI
802	MCA/1936/2009	23/09/2009	NEHA W/O NILANG BHARATBHAI TRIVEDI & D/O BHASKARBHAI BHATT,	MR MEHUL SHARAD SHAH	NILANG BHARATBHAI TRIVEDI,	SERVED BY RPAD (N),MR RAKESH B SHARMA

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803	MCA/1941/2009	21/08/2009	SHRIJI PLASTIC INDUSTRIES,	MR MB GOHIL	T M VAGHANI, APPELLATE AUTHORITY, O/O APPELLATE AUTHORITY,	
804	MCA/1942/2009	21/08/2009	RAVJIBHAI VALJIBHAI HETVADIA,VALABHAI JESANGBHAI BARADIA	MR ASHISH H SHAH	STATE OF GUJARAT,DEVELOPMENT COMMISSIONER,RAJKUMAR BANIWALA, DISTRICT DEVELOPMENT OFFICER,MOOSAMSINGH BHAGWATSINGH RAO, TALUKA DEVELOPMENT OFFICER,ARJAN KANJI CHAVDA	,GOVERNMENT PLEADER
805	MCA/1975/2009	04/11/2009	SAROJBEN KUMARBHAI JOSHI,	MR SP MAJMUDAR	KUMARBHAI RAMESHBHAI JOSHI,	NOTICE SERVED,MR AMIT N PATEL
806	MCA/1983/2009	08/03/2010	JAGDISH M PATEL,	MR SUJAL S SHAH	AHMEDABAD URBAN DEVELOPMENT AUTHORITY,AHMEDABAD MUNICIPAL CORPORATION,SHRI I.P.GAUTAM MUNICIPAL COMMISSIONER,SHRI S.K.SAKIA COMMISSIONER OF POLICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,M/S TRIVEDI & GUPTA
807	MCA/1989/2009	28/08/2009	BABUBHAI NEKRAM RAJPUT,	MR HEMAL K ACHARYA	I P GAUTAM, MUNICIPAL COMMISSIONER,	
808	MCA/1996/2009	30/03/2010	HARIBHAI AMBALAL DESAI,	MR HM PARIKH	DIPALBEN AMITBHAI PATEL,SANJAYBHAI G SONI	DS AFF.NOT FILED (N),MR MEHUL SHARAD SHAH
809	MCA/2002/2009	01/10/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHARPURSINGH NIRANJANSINGH,M/S STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL INSURANCE CO.LTD.,THE RELIANCE GENERAL INSURANCE CO LTD,VINABEN NILAMBHAI PATEL	SERVED BY RPAD (N),RULE UNSERVED,MS LILU K BHAYA
810	MCA/2003/2009	01/10/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHARPURSINGH NIRANJANSINGH,M/S STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,VINABEN NILAMBHAI PATEL	SERVED BY RPAD (N),UNSERVED EXPIRED (N),RULE UNSERVED,MS LILU K BHAYA
811	MCA/2004/2009	01/10/2009	THE NEW INDIA ASSURANCE COMPANY LIMITED,	MR VIBHUTI NANAVATI	BHARPURSINGH NIRANJANSINGH,M/S STONEX,RAKESH HARISHCHANDRA CHAVRANE,NITESH GOKULDAS PARMAR,MAHENDRASINH DHANSINH,SUBHASH BABAN CHOULE,AASIF MAHOMADGOUS KADROLI,THE NATIONAL BIRLA ZUARINAGAR,THE RELIANCE GENERAL INSURANCE CO LTD,VINABEN NILAMBHAI PATEL	SERVED BY RPAD (N),RULE UNSERVED,MS LILU K BHAYA
812	MCA/2005/2009	07/09/2009	DAYABHAI KESHABHAI SINCE DECEASED,RATIBHAI DAYABHAI SATWARA,KHIMIBEN DAYABHAI SATWARA,MANJUBEN KISHOREBHAI KANGHAR	MR RC SEJPAL	DURLABHJI LALJI RANGPARIYA,	
813	MCA/2021/2009	01/10/2009	VIPULBHAI PRAGJIBHAI FEFAR,	(MR KISHOR M PAUL)	A J PATEL,C M LATHIA	GOVERNMENT PLEADER,NOTICE SERVED
814	MCA/2045/2009	29/09/2009	MAHESH VISHNUPRASAD TRIVEDI,	MR RAJESH P MANKAD	A K VERMA, MANAGING DIRECTOR,S R PATEL, SUPRINTENDING ENGINEER	NOTICE SERVED BY DS,(MR MD PANDYA)
815	MCA/2051/2009	12/07/2010	ASHWINKUMAR CHANDULAL SHAH,	MR ARPIT A KAPADIA	STATE OF GUJARAT,R L SANGHANI OR HIS SUCCESSOR IN OFFICE, POLICE INSPECTOR,MANIBHAI SHYAMALBHAI PATEL,RAMSING BHABHOR	GOVERNMENT PLEADER,NOTICE SERVED,(MR SUDHANSHU S PATEL)
816	MCA/2052/2009	15/03/2010	PINKIBEN RAKTIMBHAI CHAUHAN,	MR RAJESH O GIDIYA	RAKTIMBHAI BABUBHAI CHAUHAN,	SERVED BY AFFIX(N),(MR KALPESH L NADIA)
817	MCA/2054/2009	06/11/2009	JAYENDRAKUMAR HEMCHANDRA SHAH R/O AT,	(MR PARESH M DARJI)	LEGAL HEIRS OF DECEASED NARENDRABHAI DEVJIBHAI PATEL,THE ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED
818	MCA/2055/2009	06/11/2009	NAYNABEN HARISHBHAI DUNGADIA D/O RAJUBHAI MEGHJIBHAI NORIYA,	MR PREMAL S RACHH	HARISHBHAI GOVINDBHAI DUNGADIA,	NOTICE UNSERVED
819	MCA/2093/2009	23/09/2009	ANUBHAI UKABHAI MEWADA,BHUPENDRABHAI C PATEL,RAJENDRA S SHARMA,ASHWINKUMAR C LAKOD	(MR MAHENDRA K PATEL)	I P GAUTAM MUNICIPAL COMMISSIONER,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
820	MCA/2097/2009	09/09/2009	KANDARPBHAI KRASHNAKANT AMIN,	MR UMANG K CHOKSI	STATE OF GUJARAT, P PANIRVEL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR, J D PATEL (GAS)	
821	MCA/2108/2009	21/01/2010	NAYNABEN KALPESHBHAI GADHVI,	HCLS COMMITTEE,MR MIHIR H PATHAK	KALPESHBHAI CHAMANBHAI GADHVI,CHAMANBHAI GADHVI,HANSABEN CHAMANBHAI GADHVI	NOTICE SERVED BY DS
822	MCA/2175/2009	15/09/2009	ADMINISTRATOR OF MULSIM GRAVEYARD MOUJE TILAKWADA,	MS SHILPA R SHAH	A J CHANPURA, MAMLATDAR,R N PATEL, COLLECTOR,VARESH SINHA,UMANGBHAI DAHYABHAI PATEL	
823	MCA/2191/2009	17/09/2009	GEETABEN J. DESAI,	(MR AS SUPEHIA),MR GUNVANT B SHAH	K G PATEL REGISTRAR,U P CHAUDHARY ACCOUNTS OFFICER-CUM COMPTROLL,P N RAICHAUDHARY PRINCIPAL SECRETARY	
824	MCA/2193/2009	19/01/2010	PRAVINCHANDRA KESHAVLAL SHAH,	MR BK DAMANI	DHIMANT PRAVINCHANDRA SHAH,SONAL DHIMANT SHAH	NOTICE SERVED,MR VIRAL M PANDYA
825	MCA/2198/2009	17/09/2009	JAN SANGARSH MANCH CIVIL RIGHT ORGANIZATION THRO' CONVENER,	(MR MUKUL SINHA),MR SUBRAMANIAM IYER	GAURI KUMAR, IAS, PRINCIPAL SECRETARY, GOVT. OF GUJARAT,I P GAUTAM, IAS, MUNICIPAL COMMISSIONER,KANAJI THAKOR, MAYOR,ASIT VORA, CHAIRMAN, STANDING COMMITTEE	
826	MCA/2222/2009	23/09/2009	SHANTILAL MANSUKHBHAI VAGELA,	MS HARSHAL N PANDYA	SHAILESH B RAVAL, IAS,DR B R SOLANKI,DR VARESH SINHA, IAS, PRINCIPAL SECRETARY TO GOVT. OF GUJ.	
827	MCA/2226/2009	30/09/2009	NILESHKUMAR POPATLAL PATEL,	MR UMANG K CHOKSI	P. PANIRVELL, CHIEF SECRETARY,T. NATRAJAN, SUPERINTENDENT OF STAMP,D H PARMAR, DEPUTY COLLECTOR	
828	MCA/2227/2009	24/09/2009	LADHUPURI H GOSWAMI,	MS HARSHAL N PANDYA	SHAILESH B RAVAL, IAS,DR VARESH SINHA, IAS, PRINCIPAL SECRETARY TO GOVT. OF GUJ.	
829	MCA/2229/2009	18/12/2009	DR KAUSHIK BABULAL SHAH,	(MR SAMIR J DAVE),(MR DHIRENDRA RAJPUT)	DISTRICT PANCHAYAT,DR R R VAIDYA	NOTICE SERVED BY DS,MR NIKHILESH J SHAH
830	MCA/2230/2009	15/12/2009	VIRALBHAI BHARATBHAI KAMDAR,	MR UMANG K CHOKSI	REVENUE SECRETARY, P. PANIRVELL,CHIEF CONTROLLING REVENUE SECRETARY, T. NATRAJAN,DEPUTY COLLECTOR, PART - I, D H PARMAR	GOVERNMENT PLEADER
831	MCA/2478/2009	13/01/2010	MANJULABEN AMBALAL SHAH,DAKSHABEN SEVANTILAL SHAH,DILIP SEVANTILAL SHAH,KANAK SEVANTILAL SHAH,BHUPENDRA SEVANTILAL SHAH	MR BK DAMANI	BHDRESH SURESHBHAI SHAH,	MR N P CHAUDHARY
832	MCA/2505/2009	16/04/2010	SHANKARLAL CHHAGANLAL MAKWANA,		LAGDIRBHAI D DESAI, ADMINISTRATIVE OFFICER,H L PATEL (NOW N M PATEL), ADMINISTRATIVE OFFICER,A K CHHAYA, ADMINISTRATIVE OFFICER,SHRI HASMUKH ADHIYA SECRETARY TO GOVT.OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,MR PREMAL R JOSHI,HL PATEL ADVOCATES
833	MCA/2509/2009	22/04/2014	JERAMGAR LALGAR GUSAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	GUNAVANTSINH C WAGHELA, CHIEF EXECUTIVE OFFICER,STATE OF GUJARAT,DAMANI ZEENATBANU KHOJA	GOVERNMENT PLEADER,RULE SERVED,MR MEHUL S SHAH,MR NIKHILESH J SHAH
834	MCA/2510/2009	08/12/2009	PATEL KALPESHKUMAR AMRUTBHAI,	(MR PARIMAL P PATEL)	R C RAVAL,P PANIRVEL, ADDITIONAL CHIEF SECRETARY,KANTILAL L TABIYAD	GOVERNMENT PLEADER,MS RV ACHARYA
835	MCA/2511/2009	08/12/2009	PATEL YOGINABEN SURESHBHAI,	(MR PARIMAL P PATEL)	R C RAVAL,P PANIRVEL, ADDITIONAL CHIEF SECRETARY,KANTILAL L TABIYAD, DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MS RV ACHARYA
836	MCA/2515/2009	05/10/2009	RAJESHKUMAR JASWANTKUMAR PARMAR,	MR BIPIN P JASANI	SECRETARY,DIRECTOR OF HIGHER EDUCATION,DIST EDUCATION OFFICER,PRINCIPAL	
837	MCA/2517/2009	07/10/2009	RAMAKANT SHIVSAHAY DWIVEDI,	MR UMANG K CHOKSI	P PANIRVELL, CHIEF SECRETARY,T NATRAJAN, SUPERINTENDENT OF STAMPS & CHIEF CONTROLLING,D H PARMAR, DEPUTY COLLECTOR	
838	MCA/2531/2009	07/10/2009	GOVINDBHAI JETHABHAI TADVI,	MR SHALIN N MEHTA	STATE OF GUJARAT,SUPERINTENDING ENGINEER,SARDAR SAROVAR NARMADA NIGAM LIMITED	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)

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839	MCA/2532/2009	09/10/2009	BAMANJIBHAI ZINABHAI TADVI,	MR SHALIN N MEHTA,MR HEMANG M SHAH	STATE OF GUJARAT, THRO SECRETARY, NARMADA WATER RESOURCES,DIRECTOR OF PENSION, OFFICE OF DIRECTORATE OF PENSION &,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
840	MCA/2533/2009	16/11/2009	BHAVNABEN S DODIA W/O SURAJSINH RATANSINH DODIA D/O JAYENDRA,	MS SONALI R DESAI	SURAJSINH RATANSINH DODIA,	NOTICE SERVED
841	MCA/2541/2009	07/10/2009	KANUBHAI JESANGBHAI GALAB PATEL,IBRAHIMBHAI CHANDRASINH RANA THROUGH POWER OF ATTORNEY	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	GANGABEN WD/O SHANABHAI GOVINDBHAI PATEL,BHAILALBHAI SHANABHAI PATEL,VISHNUBHAI SHANABHAI PATEL,BHARTIBEN SHANABHAI PATEL,MOHAMMED HANIF ABDULGANI SHAIKH	
842	MCA/2542/2009	07/10/2009	KANUBHAI JESANGBHAI GALAB PATEL,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	GANGABEN WD/O SHANABHAI GOVINDBHAI,BHAILALBHAI SHANABHAI PATEL,VISHNUBHAI SHANABHAI PATEL,BHARTIBEN SHANABHAI PATEL,MOHAMMED HANIF ABDULGANI SHAIKH	
843	MCA/2549/2009	29/12/2009	GHUSABHAI VIBHABHAI DHRANGA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	VIRENDRA GIRDHARLAL AHIYA DY.EXECUTIVE ENGINEER,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
844	MCA/2550/2009	29/12/2009	BHIKHUBHAI R. CHAVDA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	VIRENDRA GIRDHARLAL AHIYA DY EXECUTIVE ENGINEER,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
845	MCA/2569/2009	02/03/2010	AASHABEN RAMNIKBHAI CHAVDA,	MR MP SHAH,MS. KRUTI M SHAH	TEJAS JAYANTIBHAI YADAV,	NOTICE SERVED BY DS
846	MCA/2620/2009	21/12/2009	RESHMA CHANDERLAL MANWANI,	(MR LM CHHABLANI)	MANOJ VIRENDRAKUMAR PAHUJA,	NOTICE SERVED
847	MCA/2621/2009	04/12/2009	DR USHABEN RAMESHBHAI GAMETI,	MS HARSHAL N PANDYA	DR S A GOLAKIA, SECRETARY,	MR DG SHUKLA
848	MCA/2622/2009	10/12/2009	KIRITKUMAR AMRUTLAL DESAI,NILIMABEN RAJNIKANT DESAI	(MRS VD NANAVATI)	G R ALORIA,DILIPBHAI RAVAL, COLLECTOR	
849	MCA/2623/2009	29/01/2010	M/S MANGLA LPG CARRIERS,	MR SANJAY R GUPTA	S J HAIDER,	GOVERNMENT PLEADER
850	MCA/2624/2009	10/12/2009	DR M R PRAKASH CHIEF EXECUTIVE,	MR SUBRAMANIAM IYER	MAHESHWAR SAHU SECRETARY,ARVIND AGARWAL CHAIRMAN & MANAGING DIRECTOR	NOTICE SERVED,DS AFF.NOT FILED (N),MR MITUL K SHELAT
851	MCA/2631/2009	30/10/2009	SAPRA HANSABEN JAMALBHAI,	MR CB DASTOOR	KAMLESHBHAI JOSHIPURA,J M MAMTORA,GAJENDRABHAI M JANI,PRINCIPAL, K. N. V. PHARMACY COLLEGE	
852	MCA/2634/2009	11/12/2009	KANTILAL NARSANGBHAI KAVI,	MR DA BAMBHANIA	P N ROY CHODHURY IAS AND OR SUCCESSOR IN OFFICE,DR.S R CHAUDHARY AND OR SUCCESSOR IN OFFICE,M.H. SONI OR HIS SUCCESSOR, DIRECTOR OF PENSION & PROVIDEN	GOVERNMENT PLEADER,NOTICE SERVED
853	MCA/2635/2009	15/12/2009	PARULBEN VALLABHKUMAR KAKADIA,	MR.HIREN M MODI	DR VALLABHKUMAR NANJIBHAI KAKADIA,	NOTICE SERVED,MR BN KAKADIYA
854	MCA/2636/2009	05/11/2009	SOMABHAI JIVABHAI KHIMSURIA,	MR PJ KANABAR	CHIEF OFFICER,	
855	MCA/2930/2009	22/03/2010	JIGNESHBHAI RAMESHWARBHAI CHAUDHARY,RAMESHWARBHAI RAVJIBHAI CHAUDHARY	MR SP MAJMUDAR,MR P P MAJMUDAR	JIGNABEN JIGNESH CHAUDHARY,	NOTICE SERVED,MR ASHISH M DAGLI
856	MCA/2932/2009	22/04/2010	ARCHNABEN NIRAVBHAI BHATT,	MR CHIRAG R KOTHARI,MR PRATIK Y JASANI	NIRAVBHAI HASMUKHBHAI BHATT,	MR AR THACKER
857	MCA/2938/2009	30/11/2009	JOSPHINABEN ANILBHAI CHRISTIAN,	MR SHAILESH C SHARMA	E P ARUN,DISTRICT EDUCATION OFFICER	
858	MCA/2982/2009	10/11/2009	KOMAL ASHISH PATEL D/O DIPAKBHAI DHAIRYACHANDRA BUDDH,	(MR PRANAV M RAVAL)	ASHISH GHANSHYAMBHAI PATEL,	

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859	MCA/2984/2009	19/02/2010	KHUSHBUBEN VIKRANTBHAI VYAS,	MR. DEVANG D DAVE,HCLS COMMITTEE	VIKRANTBHAI SURESHBHAI VYAS,	(MR PN BAVISHI)
860	MCA/2985/2009	09/08/2010	RUMALSANG CHEHARSANG,MANIBEN RUMALSANG,CHHATRASANG RUMALSANG,RANJITSANG RUMALSANG,DILAVARSING RUMALSANG,NAINABEN RUMALSANG	MR KM SHETH	LATABEN R TEWAR, SPECIAL LAND ACQUISITION OFFICER,	GOVERNMENT PLEADER,NOTICE SERVED
861	MCA/2992/2009	21/12/2009	LINABEN BIPINBHAI LATHIGARA,	MS.FALGUNI D.TRIVEDI	SURESHKUMAR NARBHERAM LAKHANI,	MR PURVISH J MALKAN,MR MAYUR H MALKAN
862	MCA/2998/2009	28/06/2010	BHAVIKA DINESHKUMAR RATHOD (PRAJAPATI),	MR SALIM M SAIYED	TARUNKUMAR JENTILAL VARAIYA (PRAJAPATI),	(MR KISHOR M PAUL)
863	MCA/3019/2009	27/11/2009	MINABEN RAMAKANT R AVASTHI & D/O HARNARAYANBHAI MISRA,	MR SHAKEEL A QURESHI	RAMAKANT RAMKISHOR AVASTHI,	
864	MCA/3022/2009	26/11/2009	PANKAJGIRI ZAVERGIRI MEGHNATHI,	(MR KISHOR M PAUL)	R D VAGHELA,JYOTSNABEN O BORSANIA	
865	MCA/3039/2009	15/01/2010	VASUDEV TAPISHANKER DAVE THRO HIS CONSTITUTED ATTORNEY,	MR BHARAT JANI	ABHIJIT K MAITRA ASSISTANT GENERAL MANAGER,G. N. SHUKLA GENERAL MANAGER	
866	MCA/3040/2009	21/12/2009	VIVKANANAD VIKAS MANDAL,	MS SEJAL K MANDAVIA	R K PATHAK,	NOTICE SERVED
867	MCA/3064/2009	22/02/2010	PATEL AMRUTBHAI AMBALAL,CHIMANBHAI PRABHUDAS PATEL	HL PATEL ADVOCATES	THAKOR DHINGABHAI KALABHAI,	NOTICE SERVED BY DS,GIRISH K PATEL
868	MCA/3066/2009	19/03/2010	GAYATRIBEN TARUNKUMAR JANI,	MR MP SHAH,MS. KRUTI M SHAH	TARUNKUMAR JAYANTKUMAR JANI,	MR HASIT DAVE,MR MIHIR H PATHAK
869	MCA/3067/2009	23/12/2009	I H TURK,	(MR AS SUPEHIA)	D RAJGOPALAN,P PANNEERVEL,D B SHAH, SECRETARY, GUJARAT SUBORDINATE SERVICE SELECTION	NOTICE NOT RECD BACK
870	MCA/3081/2009	22/10/2010	SHREE BHAVNAGAR NAGRIK SAHAKARI BANK LTD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	PARESH PANKAJBHAI PATEL,	NOTICE SERVED,MR.HIREN M MODI
871	MCA/3097/2009	04/03/2010	GUJARAT ANIMAL HUSBANDRY DEPARTMENT CLASS-III EMPLOYEES',	(MR MUKUL SINHA)	DR RAJIVKUMAR GUPTA, SECRETARY, AGRICULTURE & CO-OPERATION,DR A J KACHHIA PATEL, DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
872	MCA/3110/2009	24/12/2009	ASHABEN D/O BALKRUSHNABHAI MEHTA W/O HITESH JITENDRABHAI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	HITESH JITENDRABHAI SHAH,	NOTICE SERVED BY DS
873	MCA/3114/2009	09/07/2010	BRAHMGNABEN K PAHTAK,	(MR HJ NANAVATI)	DHOLATBHAI PAREKH OR HIS SUCCESSOR IN OFFICE, PRESIDENT,,B J PARMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,THAKKAR AND PAHWA ADVOCATES
874	MCA/3115/2009	09/07/2010	MINAXIBEN VASANTRAI JOSHI,	(MR HJ NANAVATI)	DHOLATBHAI PAREKH OR HIS SUCCESSOR IN OFFICE PRESIDENT,,B J PARMAR OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
875	MCA/3119/2009	13/07/2010	DAYABHAI KESHABHAI SATWARA THROUGH RATIBHAI DAYABHAI SATW,KHIMIBEN DAYABHAI SATWARA,MANJUBEN KISHOREBHAI KANGHAR	MR RC SEJPAL	DURLABHJI LALJI RANGPARIYA,	MR ASHISH M DAGLI
876	MCA/3125/2009	15/01/2010	LILABEN W/O TEKCHAND KEVALRAM THAKKAR & D/O PARUMAL DEVCHAND,	MR JA ADESHRA	TEKCHAND KEVALRAM THAKKAR,	MR MAHENDRA U VORA
877	MCA/3161/2009	12/01/2010	SUO MOTU,	SUO MOTU	GUJARAT STATE WAKF BOARD,	NOTICE SERVED,(MR MB GANDHI),MR CHINMAY M GANDHI
878	MCA/3180/2009	11/12/2009	SHREE PRABHU TRADING CO,KISHORCHANDRA BABUBHAI SOLE PROPRIETOR OF,CHAMANLAL VALCHAND MAHESHWARI,BIRENDRAKUMAR DHANIRAM AGRAWAL,RAMBAGAS RAMSAHAY SEMANTI	(MRS VD NANAVATI)	PRAVINSING UMEDSING GOHIL,RAMESHBHAI NATHUBHAI PATEL CHIEF INSPECTOR	
879	MCA/3181/2009	18/01/2010	ANIRBAN ROY S/O LATE DEBKUMAR ROY,	MR S M VATSA	SMITAKSHI ROY D/O SHILADITYA ROY,	NOTICE SERVED,MR DHAVAL D VYAS

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880	MCA/3252/2009	13/01/2010	REVABAI BHAISHANKER SOLICITOR HINDU DHARMASHALA TRUST,	MR DAKSHESH MEHTA	COMMISSIONER OF MID DAY MEALS AND SCHOOLS,DISTRICT EDUCATION OFFICER,NARMADASHANKER GANPATRAM THAKER EDUCATION TRUST,UTPAL PADIYA -DEPUTY MUNICIPAL COMMISSIONER,DINESH PATEL - DEPUTY ESTATE OFFICER	NOTICE SERVED,NOTICE SERVED BY DS,(MR RM CHHAYA)
881	MCA/3261/2009	21/11/2011	ANJUBEN W/O DINESHBHAI KANJARIA & D/O NANJIBHAI CHAUHAN,	MS MEGHA JANI	DINESHBHAI JAYANTILAL KANJARIA,	NOTICE SERVED BY DS,MR HEMANT B RAVAL
882	MCA/3267/2009	26/04/2010	RAJESH DAMJIBHAI GURJER,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	K N CHITRODA MAMLATDAR,	GOVERNMENT PLEADER
883	MCA/3282/2009	24/01/2011	RAMABEN JAMNADAS THAKKAR,	(MR HJ NANAVATI)	DHIRAJLAL VITHALDAS MAJITHIA,GOVINDBHAI KARSANBHAI KADHER,SHAKUNTALABEN NATVERSINH SOLANKI, PRINCIPAL, M V MAJITHIA,NAYANBHAI C SHUKLA	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MS MAMTA R VYAS
884	MCA/3303/2009	16/02/2010	ASMITABEN INDRESHBHAI VAISHNAV, C/O R D TRIVEDI,BHAKTI INDRESHBHAI VAISHNAV, C/O R D TRIVEDI,NISCHINT INDRESHBHAI VAISHNAV, C/O R D TRIVEDI	(MR PARESH M DARJI),MR JIGNESH B SHAH	INDRESHBHAI PRAMODRAI VAISHNAV,	NOTICE SERVED,MR SHAKEEL A QURESHI
885	MCA/3304/2009	05/02/2010	PRAVINKUMAR KANTILAL DAVE,	MR DG SHUKLA	S N RATHOR,N B PAWAGADHI EXECUTIVE ENGINEER,K K NIRALA CHAIRMAN	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
886	MCA/3306/2009	07/05/2010	SWEETY BHUPENDRABHAI CHUDASMA,	MR ASHISH M DAGLI	CHINTAN HARENDRABHAI SHETH,	MR R N GHOTRA,(MS MANSHI A MACWAN)
887	MCA/3308/2009	05/02/2010	GAMETI BACHHUBHAI THAVRAJ,	MR RAJESH P MANKAD	ADIVASI BAL-VIKAS MADAL,STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER,REFUSED SERVED (N)(10)
888	MCA/3329/2009	26/04/2010	HEMANT BALKRISHNA GOR,		AHMEDABAD MUNICIPAL CORPORATION,	RULE SERVED,(MR RM CHHAYA)
889	MCA/3334/2009	28/07/2010	STATE OF GUJARAT CHARITY COMMISSIONER,	(MR YF MEHTA)	VYOMESHGIRI SURAJGIRI GOSAI,JANAKBHAI RAEMSHCHANDRA RAVAL,MAHESHBHAI MANIBHAI TAPODHAN,PRAVINKUMAR HARILAL RAVAL,MADHUBEN RAVAL,RAVAL PRAVINCHANDRA SHANTILAL,KAMLESHGIRI KANTIGIRI GOSWAMI,KAMLESHGIRI GOSWAMI,AMRUTGIRI GOSWAMI,LALITABEN FULCHANDBHAI,BHATT KANIYALAL GHANSHYAMBHAI	
890	MCA/4/2010	17/10/2011	SUO MOTU,	SUO MOTU	BHARATBHAI UNADKAT,HASMUKHBHAI K UNADKAT,CHAMPAKLAL K UNADKAT,MANGALABEN K UNADKAT,KIRITBHAI K TANNA,SECRETARY,ASSISTANT COMMISSIONER OF POLICE,SMT.KUSUMGAURI DOHI,POLICE INSPECTOR.,STATE OF GUJARAT, THROUGH ADDITIONAL PUBLIC	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,SERVED BY AFFIX(N),NOTICE UNSERVED,MR YN RAVANI,THAKKAR AND PAHWA ADVOCATES
891	MCA/17/2010	25/02/2010	JAGRUTIBEN KAUSHIKBHAI BHATT,	MR ZUBIN F BHARDA	KAUSHIKBHAI KUMARBHAI BHATT,	NOTICE SERVED,MR HARSHIT S TOLIA,MR PARTH S TOLIA
892	MCA/27/2010	26/02/2010	MOHAMMED YUNUS MOHAMMEDBHAI BANDI (DECEASED),RUKSANABIBI WIDOW OF MOHAMMED YUNUS MOHAMMEDBHAI BANDI,RIZVANABEN D/O MOHAMMED YUNUS MOHAMMEDBHAI BANDI (MINOR)	(MR SK BUKHARI)	MOHAMMEDBHAI IMARBHAI BANDI,RABIYABEN MOHAMMEDBHAI BANDI,SHREE CAPITAL SERVICES LTD,UNITED INDIA INSURANCE COMPANY LIMITED,UNITED INDIA INSURANCE COMPANY LIMITED,MUSHEDKHAN DADRAHIMKHAN MAKRANI,RELIANCE GENERAL INSURANCE COMPANY LIMITED	NOTICE SERVED,UNSERVED EXPIRED (N),MR GC MAZMUDAR,MR HG MAZMUDAR
893	MCA/38/2010	13/01/2010	MAHENDRAKUMAR CHIMANLAL PRAJAPATI,SHAIKH MAIYUDDIN SHARIFBHAI	(MR SANJAY D SUTHAR)	RAHUL CHHATRAPATI DEPUTY SECRETARY,	

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894	MCA/40/2010	03/08/2010	A B RATHOD,	MR KR BRAHMBHATT	S.M. SHAH- DIRECTOR OF ACCOUNTS AND TREASURIES,DISTRICT & SESSIONS JUDGE	GOVERNMENT PLEADER,(MR JB PARDIWALA)
895	MCA/56/2010	26/04/2010	KOMALBEN DILIPKUMAR GAJARANI,	(MR NIRAL R MEHTA)	DILIPKUMAR PYARELAL GAJARANI,	(MR JB PARDIWALA)
896	MCA/64/2010	15/07/2010	NITABEN RAJENDRAKUMAR RAJVIR,	MR MB PARIKH	RAJENDRABHAI CHUNIBHAI RAJVIR,	NOTICE SERVED,(MR VM PANCHOLI)
897	MCA/66/2010	01/02/2010	BONAZA PORTFOLIO LTD.,	MR AB VYAS,MS.P J.JOSHI	VISHANT ASHOKKUMAR PATEL,	
898	MCA/75/2010	08/07/2010	KHODABHAI RAIBHANBHAI RABARI,NANIBEN RAIBHANBHAI RABARI,LILABEN RAIBHANBHAI RABARI,BHAVESHBHAI NARESHCHANDRA AMIN	MR TATTVAM K PATEL	STATE OF GUJARAT,	GOVERNMENT PLEADER,NOTICE SERVED
899	MCA/80/2010	18/02/2010	HASMUKHBHAI LALLUBHAI MAMRAWALA,	MR UMANG K CHOKSI	HONOURABLE REVENUE SECRETARY P PANIRVELL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR STAMP DUTY PART-1	
900	MCA/81/2010	18/02/2010	MANJULABEN HASMUKHBHAI MAMRAWALA,	MR UMANG K CHOKSI	HONOURABLE REVENUE SECRETARY P PANIRVELL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR STAMP DUTY PART-1	
901	MCA/82/2010	18/02/2010	RAMESHBHAI ISHWARLAL ASMANI,	MR UMANG K CHOKSI	HONOURABLE REVENUE SECRETARY P PANIRVELL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR STAMP DUTY PART-1	
902	MCA/83/2010	18/02/2010	SHARDABEN RAMESHBHAI ASMANI,	MR UMANG K CHOKSI	HONOURABLE REVENUE SECRETARY P PANIRVELL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR STAMP DUTY PART-1	
903	MCA/84/2010	18/02/2010	CHHANABHAI ANANNDBHAI SAVAJ,	MR UMANG K CHOKSI	HONOURABLE REVENUE SECRETARY P PANIRVELL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR STAMP DUTY PART-1	
904	MCA/85/2010	18/02/2010	DAKSHABEN PRADIP MUNSHI,	MR UMANG K CHOKSI	HONOURABLE REVENUE SECRETARY P PANIRVELL (IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR STAMP DUTY PART-1	
905	MCA/86/2010	18/02/2010	KIRITKUMAR LACHHAJI PADHIAR,	MR UMANG K CHOKSI	P PANIRVELL - REVENUE SECRETARY,T NATRAJAN - SUPERINTENDENT OF STAMPS & CHIEF CONTROLLING,DUNGARIA - DEPUTY COLLECTOR	
906	MCA/87/2010	18/02/2010	GHANSHYAMBHAI RAMBHAI PATEL,	MR UMANG K CHOKSI	P PANIRVELL - REVENUE SECRETARY,T NATRAJAN - SUPERINTENDENT OF THE STAMPS & CHIEF,DUNGARIA - DEPUTY COLLECTOR	
907	MCA/88/2010	18/02/2010	SURESHKUMAR KESHAVLAL MAHESHWARI,	MR UMANG K CHOKSI	P PANIRVELL - REVENUE SECRETARY,T NATRAJAN - SUPERINTENDENT OF THE STAMPS & CHIEF,DUNGARIA - DEPUTY COLLECTOR	
908	MCA/89/2010	18/02/2010	KESHAVLAL VEDVYAS MAHESHWARI,	MR UMANG K CHOKSI	PANIRVELL THE REVENUE SECRETARY,T NATRAJAN SUPRETENDENT OF THE STAMPS &,DUNGARIA DEPUTY COLLECTOR	
909	MCA/90/2010	18/02/2010	Blank Name,	MR UMANG K CHOKSI	P PANIRVELL REVENUE DEPARTMENT,T NATRAJAN SUPRETENDENT OF THE STAMPS &,DUNGARIA DEPUTY COLLECTOR	
910	MCA/107/2010	22/03/2010	PUSHPABEN TIRTHDAS TOLANI,	MR ASHOK H TRIVEDI	HARESHBHAI GHANSHYAMBHAI MANGWANI,	NOTICE SERVED,MS ANU S VERMA
911	MCA/108/2010	19/07/2010	ARJUNSINH NANSINH DABHI,	(MR JS BRAHMBHATT)	DIVISIONAL CONTROLLER,	DS AFF.NOT FILED (N),MR ASHISH M DAGLI
912	MCA/110/2010	30/06/2010	CHIMANLAL JERAMBHAI BHAGAT,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VIJAYKUMAR MOHANLAL DESAI SALES OFFICER OR HIS SUCCESSOR,SARDAR BHILADWALA PARDI PEOPLES CO-OPERATIVE BANK LTD	NOTICE SERVED BY DS,MR BS PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
913	MCA/116/2010	26/02/2010	ANNAMMA P V,	(MR PARESH UPADHYAY)	RAJESH KISHORE, I A S,M M SHRIVASTAVA, I A S,VIJYA LAXMI JOSHI, I A S,V A PANDYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
914	MCA/124/2010	08/03/2010	M H SACHINWALA,	MR SP MAJMUDAR,MR P P MAJMUDAR	S ARPANA COMMISSIONER,C J GAMIT DEPUTY COMMISSIONER	NOTICE SERVED BY DS,MR KAUSHAL D PANDYA
915	MCA/128/2010	27/01/2010	PRAVINKUMAR KANTILAL DAVE,	MR DG SHUKLA	S N RATHOR,R M PATEL,K K NIRALA CHAIRMAN,N B PAWAGADHI EXECUTIVE ENGINEER	
916	MCA/130/2010	02/08/2010	RASHMIBEN CHIMANLAL BHAGAT,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	VIJAYKUMAR MOHANLAL DESAI SALES OFFICER OR HIS SUCCESSOR,SARDAR BHILADWALA PARDI PEOPLES CO-OPERATIVE BANK LTD	NOTICE SERVED BY DS,MR BS PATEL
917	MCA/137/2010	26/02/2010	ASHOK KUMAR BHARATKUMAR NAKAR,	MRS KRISHNA G RAWAL	C S RAJPAL DEPUTY SECRETARY,MUNAF NAGANI THE DISTRICT EDUCATION OFFICER	NOTICE SERVED,MS KHYATI P HATHI
918	MCA/140/2010	04/02/2010	ANILKUMAR RAMKISHAN AGRAWAL (GUPTA),	MR DAKSHESH MEHTA	HEMANT RAMKUMAR GUPTA,	NOTICE SERVED BY DS,MR MANOJ N POPAT
919	MCA/141/2010	18/02/2010	LILABEN POPATLAL THAKKAR,	MR UMANG K CHOKSI	P PANIRVELL THE REVENUE SECRETARY,T NATRAJAN,DUNGARIA DY. COLLECTOR	
920	MCA/142/2010	18/02/2010	KHEMRAJBAHI LUNKARJI KIRI,	MR UMANG K CHOKSI	P PANIRVELL THE REVENUE SECRETARY,T NATRAJAN,DUNGARIA DY.COLLECTOR	
921	MCA/144/2010	24/04/2013	PURVIBEN VIKRAMBHAI SHAH,	MR DM DEVNANI	VIKRAMBHAI VINODBHAI SHAH,	MR MJ MEHTA
922	MCA/162/2010	09/04/2010	JAYESHBHAI N PATEL,SUMAN S RANA,REHANA VIVEK KAKDE,BHAGWATI N UPADHYAY,HANSABEN M RANA,HARSINH CHHATRASINH RAJ,PADMABEN K RANA,NAMANBHAI M PATEL,DEEPAKKUMAR B PATEL	MR PH PATHAK	ROHITBHAI MEHTA, IPCA HEALTH PRODUCTS OR HIS SUCCESSOR,	MS HINA DESAI
923	MCA/163/2010	01/02/2010	BONANZA PORTFOLIO LTD (TRADING MEMBER),	MR AB VYAS,MS.P J.JOSHI	VISHANT ASHOK KUMAR PATEL (CONSTITUENT),	
924	MCA/166/2010	01/09/2010	CHANDRESH POPATLAL PARMAR,	MR UM SHASTRI	R M PATEL SECRETARY,J M LUNI DISTRICT DEVELOPMENT OFFICER,R M AMBLIYAR, DISTRICT PRIMARY EDUCATION OFFICER,WAGHASINH SOLANKI TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MS KHYATI P HATHI
925	MCA/191/2010	09/03/2010	JAYENDRA NANALAL KACHHI,	MR MANOJ N POPAT,MR DIGANT M POPAT	S D PARMAR, EXECUTIVE ENGINEER(O&M),H R SHAH, DEPUTY ENGINEER	NOTICE SERVED,MR RC JANI
926	MCA/203/2010	23/04/2010	VARSHABEN WIFE OF HIMANSHUBHAI,KASHISH D/O HIMANSHUBHAI DHANDHIYA (MINOR THROUGH HER M	MR MRUGEN K PUROHIT	HIMANSHUBHAI GIRJASHANKER DHANDHIYA,	MR SUNIL L MEHTA
927	MCA/205/2010	03/02/2010	AMBALAL SOMABHAI PARMAR (BARIYA),DHURABHAI SOMABHAI PARMAR (BARIYA),JINABHAI SOMABHAI PARMAR (BARIYA)	(MR NIKHIL S KARIEL)	VIJAY NEHRA, I A S,KIRIT KUMAR JANI CIRCLE OFFICER	
928	MCA/207/2010	25/06/2010	DIPTIBEN D JADHAV,	MR UM SHASTRI	S M RATHOD,M N PATEL CHAIRMAN,V C SHAH ASSISTANT GENERAL MANAGER,KAPADIA CHIEF ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
929	MCA/211/2010	11/08/2010	PRITIKUMARI R CHODHARI,	MR UM SHASTRI	R M PATEL,G B VORA, DISTRICT DEVELOPMENT OFFICER,G C ALGOTAR, DY DIST. DEVELOPMENT OFFICER,,J B VADAR, TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MS SEJAL K MANDAVIA
930	MCA/221/2010	26/04/2010	ROSHNIBEN SANJAYBHAI PATEL D/O KANUBHAI PATEL,	MR SANJAY PRAJAPATI	SANJAYBHAI PRAVINBHAI PATEL,	MR KALPESH N SHASTRI,(MR ASHOK S PATEL)
931	MCA/225/2010	09/03/2010	PUNAMBEN CHETANDAS DHANWANI,NISHA CHETANDAS DHANWADI (MINOR)	MS BHAVIKA H KOTECHA	MANOJ CHETANDAS DHANWANI,GIRISH CHETANDAS DHANWANI,LALBHAI CHETANBHAI DHANWANI,KANDLA PORT TRUST (DELETED),S R C LTD (DELETED)	NOTICE SERVED,MR CJ VIN
932	MCA/233/2010	29/06/2010	C J BUILDERS, THRO ITS PROPRIETOR SHANKARBHAI K PATEL,	MR BHARAT T RAO	MAHESHWAR SAHU, IAS PRINCIPAL SECRETARY TO THE,VINAY VYASA, IAS COMMISSIONER,SUNITA ARORA ASSISTANT GEOLOGIST,V R SHARMA POLICE SUB-INSPECTOR,B T SHAH EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
933	MCA/235/2010	20/04/2010	MEGHDOOTBHAI V RAVAL,BHARATBHAI K RATHOD	(MR NIRAL R MEHTA)	K D PAREKH OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
934	MCA/248/2010	04/05/2010	SONALBEN W/O RAJESHBHAI ASHWINBHAI MANKAD,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	RAJESHBHAI ASHWINBHAI MANKAD,	MR H M SHAH
935	MCA/255/2010	08/03/2010	AMBIENT BATER BREEDING & TRADING FARM,	MR RAKESH R PATEL	STATE OF GUJARAT,B M SHRIVASTVA ADDL.PRINCIPAL CHIEF CONSERV-	NOTICE SERVED BY DS
936	MCA/284/2010	10/02/2010	RAMAJI KHENGARJI THAKOR,	MR DILIP B RANA	K H KANOJIYA, ADDITIONAL DEVELOPMENT COMMISSIONER,K K NIRALA, DISTRICT DEVELOPMENT OFFICER	
937	MCA/293/2010	25/03/2010	DASHRATH RAMANLAL PUJARA,	MR RAJESH P MANKAD	ARVINDKUMAR B PATEL DY. EXECUTIVE ENGINEER,	GOVERNMENT PLEADER,NOTICE SERVED
938	MCA/298/2010	27/12/2010	RAJUBHAI LILABHAI DESAI,	(MR KG PANDIT)	STATE OF GUJARAT,I R DAVE OF HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,RULE SERVED
939	MCA/317/2010	29/03/2010	MOHEMMEDFARUK ABDUBAQR MANIAR,	MR MA KHARADI	HASMUKH ADHIYA, PRINCIPAL SECRETARY,JAYANTI S RAVI, COMMISSIONER OF HIGHER EDUCATION,M S SHAH, REGISTAR	GOVERNMENT PLEADER,(MRS VD NANAVATI)
940	MCA/318/2010	15/03/2010	BHARAT RAVISHANKAR TRIVEDI,	MR VK JOSHI	STATE OF GUJARAT,J A BHATT, ASSTT EXAMINER LOCAL FUND DEPARTMENT,S M JANI, REGISTRAR MAGISTRATE COURT	GOVERNMENT PLEADER,NOTICE SERVED,(MR JB PARDIWALA)
941	MCA/322/2010	16/03/2010	ANIL NARANDAS NEGANDHI,	MR RC KAKKAD	RAMNIKLAL PITAMBARBHAI DARJI,	NOTICE SERVED
942	MCA/330/2010	11/05/2010	DAVE VIPUL HARSHADRAI,HITESH H BHATT,SUJANSINH H JADEJA,RAMESHBHAI SOLANKI,S B PARMAR,AMIT H BHINDE,RAJENDRASINH B SOLANKI,SANJAYBHAI DAVE,NARANBHAI P BHARWAD,ROHITBHAI S CHAVDA,RAJANBHAI M VADODARIYA,S P DETROJA,JAYESH R PANDYA,ATULBHAI DETROJA,NITESH R BHATT,DEVANG N JANI,VIRENDRA D VYAS	MR MUKESH H RATHOD	D H BRAHMBHATT (I.A.S.), COMMISSIONER OF RAJKOT MUNICIPAL,	(MR RM CHHAYA)
943	MCA/343/2010	18/02/2010	NILESHKUMAR POPATLAL PATEL,	MR UMANG K CHOKSI	RAJGUPALAN THE REVENUE SECRETARY,T NATRAJAN SUPRETENDENT OF THE STAMPS &,PARMAR THE DY.COLLECTOR,BHAVNABEN TRIVEDI THE OFFICE SUPRETENDENT	
944	MCA/350/2010	17/02/2010	BASIRBHAI UMARBHAI SHAIKH,	MR NK MAJMUDAR	STATE OF GUJARAT,DISTRICT PANCHAYAT NARAMADA,CHIEF DISTRICT HEALTH OFFICER	
945	MCA/381/2010	01/04/2010	JAYPRAKASH HARISHCHANDRA MOGHE,	MR KIRIT J MACWAN	HASMUKH ADHIA,T NATRAJAN, DIRECTOR, TECHNICAL EDUCATION,V A PANDYA, DIRECTOR,ANTHONY C GARLICK, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY AFFIX(N)
946	MCA/384/2010	16/08/2010	PARMANAND KANAIYALAL NIMBARK,AMBALAL ADIRAM PATEL	MR KETAN D SHAH	MUNICIPAL CORPORATION OF THE AHMEDABAD,DANAPITH,A'BAD,,PANDYA & COMPANY,TAPOVAN CO-OPERATIVE HOUSING SO.LTD.,PREMSHANKER P.PANDYA	NOTICE SERVED BY DS,MR IM PANDYA,HL PATEL ADVOCATES,MR JIGAR M PATEL
947	MCA/424/2010	22/06/2010	NANDESARI EDUCATION TRUST,	MR MANAV A MEHTA	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,MANAGING DIRECTOR- ARVINDBHAI AGRAWAL, G.I.D.C.,REGIONAL MANAGER- G.K.MADIA G I D C	NOTICE SERVED BY DS,(MR MB GANDHI),MR CHINMAY M GANDHI
948	MCA/431/2010	16/07/2010	GALABHAI HALAJI MAKWANA,	(MR BS BRAHMBHATT)	REVENUE DEPARTMENT,DEVELOPMENT COMMISSIONER, SUJIT GULATI,DIST.DEVELOPMENT OFFICER, AHMEDABAD, RAHUL GUPTA,DIST. DEVELOPMENT OFFICER, JAMNAGAR, J M LUNI,TALUKA DEVELOPMENT OFFICER, DHOLAKA, B J GOSWAMI,TALUKA DEVELOPMENT OFFICER, DHANDHUKA, M C VASAVA,TALUKA DEVELOPMENT OFFICER, RANPUR, M TEJOT,TALUKA DEVELOPMENT OFFICER, K J PATEL	,(MR PV HATHI),MS RV ACHARYA

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949	MCA/434/2010	13/04/2010	LATABEN RAJENDRA VERMA,	MR DJ BHATT	RAJENDRA OMPRAKASH VERMA,	NOTICE SERVED
950	MCA/449/2010	29/03/2010	MANIBEN AMTHABHAI BAJIDAS BAROT SINCE DECD. THROUGH HEIRS,JASHWANTBHAI PRAHALADJI BAROT,ARVINDBHAI PRAHALADJI BAROT,LAXMIBEN PRAHALADJI BAROT,SHARDABEN PRAHALADJI BAROT	MR BR PARIKH	HARIBHAI VELJIBHAI CHAUDHARI,DASHARATHBHAI B PATEL POA OF PRATHMESH FARMS PVT LTD,KIRIT KANTILAL SHAH POA OF PRATHMESH FARMS PVT LTD,SANJIV KUMAR,SECRETARY (APPEALS) REVENUE DEPARTMENT,M R JANI MAMLATDAR,B K PATEL PRANT OFFICER	
951	MCA/459/2010	23/07/2010	BHAVIKABEN BHASKARBHAI DARJI,		M K DAS, MUNICIPAL COMMISSIONER,VIJAY NEHRA, COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR PRANAV G DESAI
952	MCA/483/2010	17/06/2010	DHARMISTHA @ DHARTI RAJU PAREKH,	(MR NIRAL R MEHTA)	RAJUBHAI RAMANBHAI PAREKH,	MR TULSHI R SAVANI
953	MCA/484/2010	23/07/2010	BHAIRAVI TARKAS ALIAS BHAVANABEN NATVARLAL THAKKAR,	MR TEJAS P SATTA,MR. KANJIBHAI M BHUT	HARKANT JAMNADAS NATHWANI THROUGH HIS POA HOLDER,	MR MEHUL S SHAH,(MR SURESHM SHAH)
954	MCA/494/2010	27/04/2010	SWAMI VISHNU SWAROOPDASJI,MANAGING TRUSTEE,SHRI SWAMINARAYAN,	MR VH DESAI	B J PARMAR, DISTRICT EDUCATION OFFICER,LABHSHANKER N VAGHELA	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),(MR DP VORA)
955	MCA/495/2010	09/07/2010	DEEPAK MADHUSUDAN GANDHI,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT, K C BHARTI, SECRETARY & CHAIRMAN, WATER &,MALKANI, DEPUTY DIRECTOR (TECHNICAL),J C CHAUDHARY, DIRECTOR & CHIEF EXECUTIVE ENGINEER, WATER &	GOVERNMENT PLEADER,NOTICE SERVED,TANNA ASSOCIATES
956	MCA/499/2010	15/04/2010	HARKANTRAI DINKARRAI DESAI,	MR GAURAV K MEHTA	ANKITA PARMAR, CITY MAMLATDAR,SN GOSAI, CIRCLE OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
957	MCA/541/2010	10/08/2010	BHAILALBHAI KARSANBHAI PATEL SINCE DECD.THRO LEGAL HEIR &,	MR NIRAV C THAKKAR	P. PANIRVAL, SECRETARY OR HIS SUCCESSOR IN OFFICE,U K VASAVA SPL. LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
958	MCA/554/2010	22/07/2010	SUNANDABEN SANTOSHBHAI C/O NAVJIVAN K PANCHAYAT,	MR KR KOSHTI	EXTRUSION TECHNIK,	NOTICE SERVED
959	MCA/558/2010	30/06/2010	GOSWAMI MANISHGIRI SHIVGIRI,	(MR KG PANDIT)	STATE OF GUJARAT, THROUGH C S RAJPATL AND/OR HIS SUCCESSOR,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MANISH J PATEL
960	MCA/559/2010	30/06/2010	THAKORE NARENDRAKUMAR JUHAJI,	(MR KG PANDIT)	STATE OF GUJARAT, C S RAJPAL, AND/OR HIS SUCCESSOR IN OFFICE,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
961	MCA/560/2010	30/06/2010	ASHVINKUMAR DEVJIBHAI CHAUDHARI,	(MR KG PANDIT)	STATE OF GUJARAT, C S RAJPAL AND/OR HIS SUCCESSOR IN OFFICE,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
962	MCA/561/2010	30/06/2010	SHAILESHKUMAR BABUBHAI PRAJAPATI,	(MR KG PANDIT)	STATE OF GUJARAT, C S RAJPAL, AND/OR HIS SUCCESSOR IN OFFICE,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
963	MCA/585/2010	18/11/2010	ALKABEN JAY MISTRY D/O MANUBHAI AMARSINHBHAI,	MS CHETNABEN JOSHI	JAY PURSHOTTAMBHAI MISTRY,	MR RC SEJPAL,MS AMRITA AJMERA
964	MCA/589/2010	15/04/2010	MAMTABEN W/O VIJAY CHUNILAL JILKA D/O HIMMATBHAI GIRDHARBH,	MR PRABHAKAR UPADYAY	VIJAY CHUNILAL JILKA,	
965	MCA/594/2010	16/03/2010	ASHWINKUMAR BHAILAL SHAH,	MR YH VYAS	ANUP SHUKLA,	
966	MCA/597/2010	07/09/2010	NOORMOHAMMAD A SHAIKH,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	DR. SONALBEN MISHRA DIRECTOR OF MUNICIPALITIES,NALINBHIA THAKER COLLECTOR,PARDI MUNICIPALITY,DHANSUKHBHAI L PRAJAPATI,SAROJBEN DOLATRAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED,MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
967	MCA/598/2010	07/09/2010	SURESH B PATEL,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	DR. SONAL MISHRA DIRECTOR OF MUNICIPALITIES,NALINBHAI THAKER COLLECTOR,PARDI MUNICIPALITY,DHANSUKHBHAI L PRAJAPATI,SAROJBEN DOLATRAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED,MR DEEPAK P SANCHELA
968	MCA/599/2010	07/09/2010	NAZUNISA L PATHAN,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	DR.SONAL MISHRA DIRECTOR OF MUNICIPALITIES,NALINBHAI THAKAR COLLECTOR,PARDI MUNICIPALITY,DHANSUKHBHAI L PRAJAPATI,SAROJBEN DOLATRAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED,MR DEEPAK P SANCHELA
969	MCA/600/2010	07/09/2010	CHHANABHAI K PATEL,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	DR.SONALBEN MISHRA DIRECTOR OF MUNICIPALITIES,NALINBHAI THAKAR COLLECTOR,PARDI MUNICIPALITY,DHANSUKHBHAI L PRAJAPATI,SAROJBEN DOLATRAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED,MR DEEPAK P SANCHELA
970	MCA/608/2010	18/03/2010	SABINABEN W/O ARIF AQBALBHAI RADHANPURI,	S V RAJU ASSOCIATES	RADHANPURI ARIF IQBALBHAI ISMAILBHAI,	
971	MCA/660/2010	23/06/2010	BHUPATBHAI DHARAMSINH PRAJAPATI,	MR MM SAIYED	R M PATEL,	NOTICE SERVED
972	MCA/662/2010	22/04/2014	SUO MOTU,	SUO MOTU	GUNAVANT C VAGHELA CHIEF EXECUTIVE OFFICER,	RULE SERVED
973	MCA/670/2010	02/08/2010	JASUBHAI SIVABHAI PATEL,ARVINDBHAI VISHRAMBHAI PATEL,NARENDRA TRIBHOVANDAS UPADHYAY,RAJENDRASINH NAHARSINH CHARI,RAMJIBHAI DHAVRABHAI PATEL,CHINUBHAI MADHABHAI AMIN,MUKESHBHAI REVABHAI PATEL,JETHABHAI PRABHUDAS PATEL,JAYANTIBHAI JIVABHAI PATEL,KANUBHAI MANILAL PATEL,AMICHANDBHAI HIRABHAI PATEL,PANKAJBHAI NARSINHBHAI PATEL	MR ASHISH H SHAH	STATE OF GUJARAT THROUGH SECRETARY,DISTRICT COLLECTOR,N S JADAV ELECTION OFFICER	,GOVERNMENT PLEADER
974	MCA/690/2010	31/03/2010	GITABEN W/O MANHARKUMAR SOLANKI,	(MS KRISHNA U MISHRA)	MANHARKUMAR MANGANBHAI SOLANKI,	
975	MCA/691/2010	29/01/2015	DEV ARCADE PRIVATE LIMITED,	MS MEGHA JANI	INFINITI RETAIL LIMITED, REGISTERED OFFICE AT BOMBAY HOUSE,,KRISHNA KUMAR RAYAROTH KUTTAMBALLY, DIRECTOR, INFINITI,RAJENDRA RAMDAS BHINGE, DIRECTOR, INFINITI RETAIL LIMITED,JIMMY SOLI BILIMORIA, ADDITIONAL DIRECTOR, INFINITI RETAIL,PANKAJ KISHORILAL GUPTA, DIRECTOR, INFINITI RETAIL LTD.,AJIT JOSHI, MANAGING DIRECTOR, INFINITI RETAIL LTD.,,TAHER ALI, SECRETARY, INFINITI RETAIL LIMITED,CHIRAG PATEL, MANAGER, CROMA, DEV ARC COMPLEX,MURTUZA SARIA, MARKETING MANAGER, INFINITI RETAIL LTD.,	RULE UNSERVED,MR AR GUPTA
976	MCA/696/2010	09/08/2010	RAMSINGBHAI BHUDARBHAI NAYAK,ARVINDBHAI RAMSINGBHAI NAYAK	(MR SK BUKHARI)	GUJARAT URJA VIKAS NIGAM LIMITED THROUGH MANAGING DIRECTOR,PASCHIM GUJARAT VIJ CO.LTD,EXECUTIVE ENGINEER, PASCHIM GUJARAT VIJ CO.LTD,DEPUTY ENGINEER	RULE SERVED,MS MAYA S DESAI
977	MCA/697/2010	12/08/2010	PARULBEN PRAKASHKUMAR MEHTA D/O VRUNDAVAN NATHVANI,	MR RC KAKKAD	PRAKASHKUMAR KANTILAL MEHTA,	RULE SERVED
978	MCA/698/2010	01/04/2010	MOHANBHAI PREMJIBHAI HADIA,PRAFULCHANDRA S DAVE,IMRANKHAN BISMILLAHKHAN NAGORI	MR MUKESH H RATHOD	STATE OF GUJARAT,GUNVANTBHAI C WAGHELA CHIEF EXECUTIVE OFFICER,RAJKUMAR BENIWAL CHAIRMAN	
979	MCA/722/2010	25/06/2010	PRAJAPATI BHIKHABHAI DEVKARANDAS,	MR JM BAROT	PRAJAPATI SURESHBHAI AMARATBHAI,ORIENTAL INSURANCE COMPANY LIMITED	NOTICE SERVED BY DS
980	MCA/829/2010	23/02/2011	RAJUBHAI RATILAL PATEL, PRESIDENT, EMPLOYEES UNION OF,	MR VIPUL A SHAH,MR K R MISHRA	AHMEDABAD TEXTILES INDUSTRY'S RESEARCH ASSOCIATION,SANJAY S LALBHAI, CHAIRMAN,DR ANILKUMAR RAMPAL SHARMA, DIRECTOR, ATIRA,GHANSHYAMBHAI CHHOTALAL PATEL, HEAD, STRATEGIC HR, ATIRA	RULE SERVED,NANAVATI ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
981	MCA/830/2010	20/04/2010	MITABEN KUSHBHAI THAKER,	MR SATYEN B RAWAL	KUSH DIPAKBHAI DINKARRAI,	
982	MCA/845/2010	28/06/2010	NAYANDIP DEVENDRABHAI VAIDHYA,	(MR NIRZAR S DESAI)	DAMINIBEN NAYANDIP VAIDHYA,	NOTICE SERVED BY DS
983	MCA/889/2010	26/07/2010	SHANKARBHAI CHHAGANBHAI,	MR HEMAL K ACHARYA	ANUJBHAI MEHTA,HIMANSHUBHAI SANGHVI	MR.VARUN K.PATEL
984	MCA/998/2010	12/07/2010	VITTHALBHAI CHHAGANBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	P PANERWELL SECRETARY,ASHOKBHAI J SHAH COLLECTOR,DIPAKBHAI SHUKLA DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS
985	MCA/1074/2010	01/07/2010	KHUSHAL RAMBHAI VERMA,		R N DAS, CHIEF INFORMATION COMMISSIONER,M M PRABHAKAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR NV ANJARIA)
986	MCA/1127/2010	12/07/2010	HETALBEN RAMANBHAI PATEL,	SHRIKAR H BHATT,MR BHAVIK J PANDYA	STATE OF GUJARAT,VIKARAMKUMAR KANTILAL PATEL	GOVERNMENT PLEADER,RULE SERVED BY DS
987	MCA/1145/2010	11/05/2010	AAFTAB ALI DAMAR,	MR PINAKIN M RAVAL	BHAVIN R SAGAR VANTHALI NAGARPALIKA,JITENDRA P ROJIVADIYA PRESIDENT,A M PARMAR COLLECTOR,SONAL MISHRA REGIONAL DIRECTOR OF MUNICIPAL,GAURI KUMAR STATE OF GUJARAT	
988	MCA/1158/2010	22/07/2010	NIRALBEN RAJENDRA PRAJAPATI,	MR DIPEN K DAVE,MR LAXMANSINH M ZALA	STATE OF GUJARAT,RAJENDRABHAI GHANSHYAMBHAI PRAJAPATI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
989	MCA/1164/2010	13/07/2010	YADAV PTC COLLEGE,	MR PRATIK Y JASANI	NATIONAL COUNCIL FOR TEACHER'S EDUCATION, WESTERN REGION,NATIONAL COUNCIL FOR TEACHER'S EDUCATION, THRO' SECRETARY	NOTICE SERVED BY DS,(MR AJ SHASTRI)
990	MCA/1194/2010	19/04/2011	KANTIBHAI MOHANLAL SUTHAR,RAMESHBHAI CHIMANLAL THACKER,DAHYABHAI SHANKERBHAI PATEL,VRAJLAL JOITARAM MODI,KANTIBHAI BHIKHALAL KANSARA	MR BS PATEL	KIRITSINH CHANDANSINH CHAVDA,DILIPKUMAR SHANKERLAL PATEL,JAYANTIBHAI BHIKHABHAI PATEL,SURENDRAKUMAR MANILAL MEWADA,DEVJIBHAI BHATHIBHAI CHAUDHRY,KANAIYALAL DWARKADAS PATEL,KAMALABEN SHANKERBHAI PARMAR,GITABEN RUGHNATHBHAI PATEL,KALABHAI VASTABHAI PATEL,DHARAMSINHBHAI PRATAPBHAI DESAI,PITAMBARBHAI AMBALAL PATEL,NAVINCHANDRA BHAICHANDAS PATEL,SAKRAJI VALAJI THAKOR,BABUBHAI AMBALAL PATEL,DAHYABHAI PREMJIBHAI PATEL,JIVANBHAI RANCHODBHAI MAKWANA,KARSANBHAI AMICHANDAS PATEL,PANKAJBHAI B DOSHI,MANOJKUMAR VASUDEV VYAS,PRAVINSINH TEJAJI CHAVDA,DISTRICT REGISTRAR,THE MEHSANA DIST.PANCHAYAT CO.OP.BANK LTD.	,GOVERNMENT PLEADER,MR PS CHAMPANERI
991	MCA/1201/2010	25/08/2010	MALLIKA VIPULKUMAR SHAH,	MR NEHUL L DAVE	VIPULKUMAR BABULAL SHAH (STAFF NURSE),	MR MATAFER R PANDE
992	MCA/1202/2010	15/09/2010	NURUDDIN KAMRUDDIN KAZI,	HL PATEL ADVOCATES	AMINUDDIN AZIZUDDIN KAZI,	MR MTM HAKIM
993	MCA/1203/2010	16/08/2010	BAMNI MOILA VASAVA,	MR P P MAJMUDAR	NATVARBHAI KALIDAS VASAVA,AZIZBHAI AAZAMBHAI MIRZA,NATIONAL INSURANCE COMPANY LIMITED	MR SUNIL B PARIKH,MR KARTIK I SONI

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994	MCA/1227/2010	02/07/2010	DANAJI PALAJI VANKAR,SHAMBHUJI BALUJI GOR,SANTRAM SAHADEV CHORASIYA,KAMLABEN VALJIBHAI GOHIL,GORDHANSINH VENUSINH PUROHIT,KESHABHAI MOTIBHAI MAKWANA,SOMAJI JAGAJI MEVALIYA,TAKHAJI CHELAJI THAKOR,MADHUKANT GOVINDBHAI CHAUHAN,BHIKHABHAI BABUBHAI VASAVA,HARAJI KANAJI LAKHANI,SURESHBHAI NAGARBHAI PATEL,DINESH SURSING THAKOR,MANUJI SURSANGJI THAKOR,RAMSUMIRAN RAMPYARE YADAV,NAKHCHHED RAMFER PASI,RAJNIKANT RAMANLAL DESAI,MAHADEVJI BHIKHAJI MORE	MR UDAY R BHATT	STATE OF GUJARAT SHRI S S RATHOD,D.G.CHAUHAN SUPERINTENDENT ENGINEER,M R PATEL EXECUTIVE ENGINEER	
995	MCA/1235/2010	28/09/2010	SOMIBEN BHARJI VASAVA,VIRSING BHAGJI VASAVA,AMARSING BHARJI VASAVA,HARILAL BHARJI VASAVA,SURSING BHARJI VASAVA,DAXABEN BHARJI VASAVA	MR SP MAJMUDAR,MR P P MAJMUDAR	SHAIKH MOHMMAD IQUBAL YUSUF,MUBARAK NISAR PANJWANI,ORIENT INSURANCE COMPANY	NOTICE SERVED BY DS,NOTICE UNSERVED,MR RITURAJ M MEENA,MS KARUNA V RAHEVAR
996	MCA/1236/2010	23/07/2010	KHEDA ANAND DISTRICT RETIRED PRIMARY TEACHERS ASSOCIATION,	MR AS ASTHAVADI	R P GUPTA,C L MEENA,BHARAT PANDIT DIRECTOR OF PRIMARY EDUCATION,K V BAMANIA DISTRICT PRIMARY EDUCATION,B K TRIVEDI DISTRICT PRIMARY EDUCATION,D D SHAH DIRECTOR(ACCOUNT & TREASURY),S S PATEL,S S PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED, (MR RA MISHRA),MR HS MUNSHAW
997	MCA/1242/2010	26/07/2010	BHARAT HIRALAL BRAHMBHATT,	MR HEMAL K ACHARYA	ANUJBHAI MEHTA,HIMANSHUBHAI SANGHVI	MR.VARUN K.PATEL
998	MCA/1307/2010	26/07/2010	SHRIRAM RAMNARESH MOURYA,	MR HEMAL K ACHARYA	ANUJBHAI MEHTA,HIMANSHUBHAI SANGHVI	MR.VARUN K.PATEL
999	MCA/1311/2010	13/07/2010	MADANSINGH RAMSINGH RATHOD,	MR PH PATHAK	PRADIPSINGH RATHOD T D O,	MR JV JAPEE
1000	MCA/1379/2010	07/09/2010	PANKAJ C PATEL,	(MR DIVYESH A JOSHI),MR RUSHABH R SHAH	DR.SONALBEN MISHRA DIRECTOR OF MUNICIPALITIES,NALINBHAI THAKAR COLLECTOR,PARDI MUNICIPALITY,DHANSUKHBHAI L PRAJAPATI,SAROJBEN DOLATRAI DESAI	
1001	MCA/1395/2010	29/11/2010	KHYATI KANDARPKUMAR VAISHNAV,	(MR JR NANAVATI)	KANDARPKUMAR TAKKESHBHAI VAISHNAV,	MR AD OZA
1002	MCA/1398/2010	09/07/2010	GANIBHAI MISHRIKHAN SIPAI,	MR PH PATHAK	V G PATEL OR HIS SUCCESSOR IN OFFICE, EXECUTIVE ENGINEER,	
1003	MCA/1410/2010	15/07/2010	F H SHAIKH,	(MR PARESH UPADHYAY)	VARESH SINHA,	
1004	MCA/1413/2010	25/10/2010	MITALBEN W/O TEJAS TANK,	MR PREMAL S RACHH	TEJAS NANDLAL TANK,	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI
1005	MCA/1415/2010	22/06/2010	BHAILALBHAI GARBABHAI VASAVA (EXPIRED),SHANTABEN BHAILALBHAI VASAVA	MR MTM HAKIM	MUNIKHAN ISMAILKHAN SAYED,GHUNIBHAI A PATHAN-DELETED.,CHIMANBHAI NARANBHAI KAHAR,UNITED INDIA INSURANCE CO.LTD.	
1006	MCA/1452/2010	22/02/2011	CHOGME HOTELS PRIVATE LIMITED,	MR RS SANJANWALA	M SQUARE CATERERS & HOSPITALITY PRIVATE LIMITED,CHANDRAVIJAY RAJGULSHAN GABA THROUGH POA RAJ GULSHAN GABA	RULE SERVED,MR ABHISHEK M MEHTA,MR DEEP D VYAS
1007	MCA/1482/2010	14/09/2010	VIMALBEN W/O CHARULKUMAR DAHYALAL SHAH & D/O POPATLAL NAHALC,	MR HIMANSU M PADHYA	CHARULKUMAR DAHYALAL SHAH,	RULE SERVED BY DS,MR PARESH A. PATEL,MR RN JASKIA
1008	MCA/1496/2010	25/08/2010	MAYURI W/O JANAK BHUPENDRABHAI GAJJAR AND D/O KANAIYALAL CHI,	MR JK PARMAR	JANAK S/O BHUPENDRABHAI GAJJAR,	MR YV BRAHMBHATT
1009	MCA/1499/2010	18/08/2010	SUNITA SAJJANSINH YADAV, ASSISTANT COMMANDANT,	MR RJ GOSWAMI	S S KHANDVAWALA, DIRECTOR OF GENERAL OF POLICE,	

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1010	MCA/1511/2010	26/07/2010	NAINABEN MADANSINH SHAPA,AGAMDASIBEN BHAKTAPAL PATEL,HINABEN DINESHBHAI PATEL,PRAGNYABEN AJABHAI BRAHMBHATT,JAYANTIBHAI JETHABHAI KOLI,BHARATBHAI RANCHHODBHAI PATEL,SANDIPKUMAR HASMUKHBHAI BHAGAT,SURESHBHAI RAMSINGHBHAI TADVI	MR SHALIN N MEHTA	SUNAYNA TOMAR SECRETARY,ARTI KUNWAR DIRECTOR,NATUBHAI PATEL ADMINUSTRATOR,URMILABEN PATEL SHREE GUJARAT KELAVANI TRUST	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR ASHISH H SHAH
1011	MCA/1521/2010	06/07/2010	REKHABEN DILIPKUMAR VYAS,	MR MTM HAKIM	DILIPKUMAR BHIKHALAL VYAS,	
1012	MCA/1535/2010	29/07/2010	H.A. AJMERI,	(MR MUKUL SINHA)	S K NANDA,PRADEEP KHANNA PRINCIPAL CHIEF CONSERVATOR OF	
1013	MCA/1537/2010	17/08/2010	SHARDABEN C RATHOD,	MR PH PATHAK	RAJEEVKUMAR GUPTA - SECRETARY OR HIS SUCCESSOR IN OFFICE,A J KACHHIYA PATEL - DIRECTOR OF ANIMAL HUSBANDRY OR HIS,GANATARA - DEPUTY DIRECTOR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
1014	MCA/1556/2010	12/07/2010	SONALBEN CHHABILDAS MASHRU,	MR YN RAVANI	RATILALBHAI BHANDERI MANAGING TRUSTEE OF SHREE,PRAKASHBHAI TRIVEDI DISTRICT EDUCATION OFFICER,C V SOM COMMISSIONER FOR HIGHER	
1015	MCA/1559/2010	29/07/2010	H A AJMERI,	(MR MUKUL SINHA)	S K NANDA,PRADEEP KHANNA PRINCIPAL CHIEF CONSERVATOR OF	
1016	MCA/1769/2010	06/09/2010	RUPALBEN AMITBHAI PATEL (W/O AMITBHAI MANUBHAI PATEL),NIL AMITBHAI PATEL(MINOR) THROUGH RUPALBEN AMITBHAI PATE	MR P J YAGNIK	AMITBHAI MANUBHAI PATEL,	MR PRADIP S BHATT,MR DARSHAN A PARIKH
1017	MCA/1770/2010	06/09/2010	RUPALBEN AMITBHAI PATEL (W/O AMITBHAI MANUBHAI PATEL),NIL AMITBHAI PATEL(MINOR) THROUGH RUPALBEN AMITBHAI PATE	MR P J YAGNIK	AMITBHAI MANUBHAI PATEL,	MR PRADIP S BHATT,MR DARSHAN A PARIKH
1018	MCA/1783/2010	09/07/2010	SURESHBHAI T. VASAVA,	MS MAMTA R VYAS	S.B.CHAUDHARY, DISTRICT EDUCAION OFFICER,	
1019	MCA/1787/2010	21/07/2010	DINESHCHANDRA BABUBHAI PATEL,	MR GM JOSHI	MUKESH PURI COMMISSIONER OF SALES TAX,M M SRIVASTAVA PRINCIPAL SECRETARY	
1020	MCA/1789/2010	19/06/2012	RS CHAUHAN (NOW RETIRED),	(MR BD KARIA)	STATE OF GUJARAT,DIRECTOR- R.H.JADAV,JOINT DIRECTOR- B.M.PARIKH	GOVERNMENT PLEADER
1021	MCA/1790/2010	13/09/2010	PRAKASHKUMAR VITHALBHAI VANKAR,	(MR AS SUPEHIA)	R M PATEL SECRETARY,JAYANT KUMAR SEVAK	GOVERNMENT PLEADER,NOTICE SERVED,MR MANISH J PATEL
1022	MCA/1792/2010	17/08/2010	KALYANSINH AMARSINH CHAUHAN,	MR MUKESH H RATHOD	GUJARAT STATE ROAD TRANSPORT CORPORATION,H N KAVTA DIVISIONAL CONTROLLER	MR ASHISH M DAGLI
1023	MCA/1823/2010	13/07/2010	SIRAJUDDIN GULAMNABI SHAIKH,	MR DILIP B RANA	KAUSHIK JOSHI, DIRECTOR,KAMLESHBHAI PATEL, DEPUTY DIRECTOR	
1024	MCA/1824/2010	09/08/2010	SHRUTIBEN ASHWINBHAI GANDHI W/O VITRAG NILENDU BHANDARI,	MR AD DESAI	VITRAG NILENDUBHAI BHANDARI,	SERVED BY RPAD (R)
1025	MCA/1838/2010	16/07/2010	MAHAVIRSINH PARBATSINH JADEJA,	MR TR MISHRA	GONDAL NAGAR PALIKA,	
1026	MCA/1865/2010	30/07/2010	RAMLAL HANSRAJ MALLAH,G R PANDEY,D S RAJPUT,MOHAMAD SALIM G BHURA,SATISHBHAI C UPADHYAY,NADIM ANSARI,MAHASANKAR C UPADHYAY,BHARATKUMAR VINODBHAI KAPADIA	MR BP GUPTA	RADHIKA DORAISWAMY DIRECTOR GENERAL (PO &T),ARUN T PANCHOLI SENIOR SUPERINTENDENT OF POST	MR PS CHAMPANERI
1027	MCA/1894/2010	27/09/2010	KAMLESH M DESAI,SMITABEN KAMLESH DESAI	MR UMANG K CHOKSI	STATE OF GUJARAT THROUGH CHIEF SECRETARY,T NATRAJAM SUPRETENDENT OF THE STAMPS &,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1028	MCA/1907/2010	20/09/2010	VIJAYKUMAR B UPADHYAYA,	(MR NV ANJARIA)	PRAGNABEN G KUDIYATAR CHIEF OFFICER,	MR DEEPAK P SANCHELA

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1029	MCA/1933/2010	05/08/2010	ISHWARBHAI VASRAMBHAI PARMAR,TRIBHOVANBHAI KHEMABHAI PARMAR,MADHUBEN N PATEL,PRABHUBHAI DEVABHAI PARMAR	MR DK NAKRANI	VASANTIBEN YOGESHBHAI PATEL SARPANCH,	
1030	MCA/1938/2010	11/08/2010	PRAHLADBHAI T VAGHELA,	MR RJ GOSWAMI,MR DINESH B PATEL	RAHUL GUPTA - DISTRICT DEVELOPMENT OFFICER,VIPUL DUMATAR - MEDICAL OFFICER,R R VAIDH - CHIEF DISTRICT HEALTH OFFICER,S G RATHOD - BLOCK HEALTH OFFICER	
1031	MCA/1952/2010	27/08/2010	RAHIMBHAI KALUBHAI,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	HARIT SHUKLA COLLECTOR,COLLECTOR	NOTICE SERVED
1032	MCA/1957/2010	12/08/2010	AV THOMAS THROUGH POWER OF ATTORNEY AKOT VERGHESE THOMAS,RJ THOMAS	MR HARSHAD K PATEL	SANDEEP KUMAR,V V THAKER	
1033	MCA/1961/2010	25/10/2010	RADHIKABEN PRADIPKUMAR BHATT,	MR PRATIK Y JASANI	PRADIPKUMAR SANTKUMAR BHATT,	(MR PV HATHI)
1034	MCA/1962/2010	28/09/2010	BHAVNABEN RAYJIBHAI PATEL,	MRS REKHA H KAPADIA	DILIPBHAI MOHANBHAI DIVAKAR,	MR PM LAKHANI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI
1035	MCA/1964/2010	11/10/2010	CHAUHAN ANJANABEN JAYANTIBHAI,	MR RAKESH R PATEL	CHAUHAN KANAIYALAL MOHANLAL,	RULE SERVED
1036	MCA/1992/2010	06/09/2010	INDRAKUMAR L NEHLANI,	MR ANAND B GOGIA	M M JIVANI HOUSING COMMISSIONER,P H PARMAR EXECUTIVE ENGINEER	MR HS MUNSHAW
1037	MCA/1994/2010	03/08/2010	ANILBHAI M MEHTA,	MR JIGNESH L HAJARE	JAYANTIBHAI BHURABHAI PATEL,	
1038	MCA/2013/2010	05/08/2010	VASANTBHAI BHULABHAI PATEL,	MR AK CLERK	KIRITBHAI GANGARAMBHAI PATEL CHARIMAN,VINODRAI ISWARLAL DESAI SECRETARY,RAMANBHAI UKABHAI PATEL MANAGER,PURUSHOTTAM FARMERS'CO-OP COTTON GINNING & PRESSING SOCIETY	
1039	MCA/2014/2010	18/10/2010	VARSHABEN ASHISHBHAI JANI,	MR PRATIK Y JASANI	ASHISHBHAI ARUNBHAI JANI,	MR SP MAJMUDAR,MR P P MAJMUDAR
1040	MCA/2015/2010	12/10/2010	SWATI W/O ANKUR ASHOKBHAI SHETH AND D/O CHANDRAKANT A GOSALI,	MR DHAWAN M JAYSWAL	ANKUR S/O ASHOKBHAI SHETH,	MR HARNISH V DARJI,MR.GAURANG B GOHEL
1041	MCA/2018/2010	05/08/2010	ASSOCIATE BANKS OFFICERS' ASSOCIATION,	(MR MUKUL SINHA)	O P BHATT CHAIRMAN,P NANDKUMARAN CHIEF GENERAL MANAGER	
1042	MCA/2022/2010	13/08/2010	JAYANTIBHAI MULABHAI GARODA,	MR UM SHASTRI	BALVANTSING OR HIS SUCCESSOR,R V ASARI DISTRICT SUPERINTENDENT OF	
1043	MCA/2039/2010	09/08/2010	PETER MARITIME COMPANY INC. OWNERS OF M V . ST.PETER,	MR DHAVAL M BAROT	LINK OIL TRADING LIMITED,EVGENIY STEFAN DIRECTOR & INCHARGE OF,ALEX MIKHAILOV DIRECTOR & INCHARGE OF	
1044	MCA/2045/2010	20/08/2010	DHURABHAI SOMABHAI VALAND,	MR UM SHASTRI	BALVANSING OR HIS SUCCESSOR THROUGH SECRETARY,R V ASARI DISTRICT SUPERINTENDENT OF	
1045	MCA/2056/2010	13/08/2010	BIPINBHAI MAGANBHAI,	MR GM AMIN	MANOJKUMAR PATADIYA,S.C.SNEHI,SECRETARY	
1046	MCA/2068/2010	22/09/2010	PUSDHPABEN W/O MEHULKUMAR DABGAR,	MR GAURAV CHUDASAMA	MEHULKUMAR KESHAVLAL DABGAR,	(MR MUKESH B DAVE)
1047	MCA/2085/2010	12/08/2010	DILIPSINH DEVUBHA ZALA,	MR TUSHAR L SHETH	N B SISODIYA - DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL
1048	MCA/2100/2010	22/09/2010	SHIRAJUDDIN GULAMNABI SHAIKH,	MR DILIP B RANA	RAMANBHAI NATHUBHAI JANI, CHAIRMAN, AGRICULTURE PRODUCE,	MR BS PATEL
1049	MCA/2106/2010	08/09/2010	ABDUL VAHID ABDUL RASUL SHAIKH,	MR MAKBUL I MANSURI	ACHALKUMAR JOYTI CHIEF SECRETARY,HARITKUMAR SUKLA COLLECTOR,SHREMATI MAMTA SOJITRA CITY MAMLATDAR	GOVERNMENT PLEADER
1050	MCA/2109/2010	20/10/2010	GAYATRI BALKISAN DORVAL,	(MR NIKHIL S KARIEL)	RAKESH MAGANLAL BANSIVAL,	RULE SERVED BY DS,MR GULSHAN N NASHA
1051	MCA/2140/2010	17/08/2010	HARSHVARDHAN JAYANTILAL VYAS,	MR VAIBHAV A VYAS	S J SHETH,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1052	MCA/2142/2010	18/08/2010	B.R.SHRIMALI,	MR PRABHAKAR UPADYAY	MANISHA M CHANDRA DISTRICT DEVELOPMENT OFFICER,	
1053	MCA/2165/2010	20/08/2010	CHAUDHARI BHARATKUMAR MAHADEVBHAI,	MR KB PUJARA	HASMUKH ADHIYA OR HIS SUCCESSOR IN OFFICE STATE OF GUJARAT,C V SOM, OR HIS SUCCESSOR IN OFFICE COMMISSIONER OF SCHOOLS,B K PATEL OR HIS SUCCESSOR IN OFFICE DIST EDUCATION OFFICER,THARAD TALUKA ANJANA PATEL KELAVANI MANDAL	
1054	MCA/2166/2010	20/08/2010	PATEL DINESHBHAI GULABBHAI,	MR KB PUJARA	HASMUKH ADHIYA OR HIS SUCCESSOR IN OFFICE,STATE OF GUJARAT,C V SOM,OR HIS SUCCESSOR IN OFFICE COMMISSIONER OF SCHOOLS,B K PATEL OR HIS SUCCESSOR IN OFFICE DIST EDUCATION OFFICER,ADARSH VIVIDHLAXI MANDAL THARAD	
1055	MCA/2167/2010	20/08/2010	PATEL KALYANBHAI TEJABHAI,	MR KB PUJARA	HASMUKH ADHIYA OR HIS SUCCESSOR IN OFFICE, STATE OF GUJARAT,C V SOM OR HIS SUCCESSOR IN OFFICE COMMISSIONER OF SCHOOLS,B K PATEL OR HIS SUCCESSOR IN OFFICE DIST EDUCATION OFFICER,KELAVANI MANDAL BHILDI	
1056	MCA/2168/2010	20/08/2010	JOSHI RAGHURAMBHAI BHANJIBHAI,	MR KB PUJARA	HASMUKH ADHIYA OR HIS SUCCESSOR IN OFFICE, STATE OF GUJARAT,C V SOM, OR HIS SUCCESSOR IN OFFICE, COMMISSIONER OF SCHOOLS,B K PATEL, OR HIS SUCCESSOR INOFFICE DIST EDUCATION OFFICER,DEODAR TALUKA KELAVANI MANDAL	
1057	MCA/2169/2010	20/08/2010	RATHOD MANUBHAI GANESHBHAI,	MR KB PUJARA	HASMUKH ADHIYA OR HIS SUCCESSOR IN OFFICE STATE OF GUJARAT,C V SOM OR HIS SUCCESSOR IN OFFICE COMMISSIONER OF SCHOOLS,B K PATEL OR HIS SUCCESSOR IN OFFICE DIST EDUCATION OFFICER,DEODAR TALUKA KELAVANI MANDAL	
1058	MCA/2193/2010	23/08/2010	AVINASHKUMAR KANAIYALAL PATEL,	MR YH VYAS	HASMUKH ADHIA SECRETARY,R C RAVAL DIRECTOR OF PRIMARY EDUCATION	
1059	MCA/2197/2010	27/08/2010	RAKESH RANCHHODLAL GANDHI,	(MR AS SUPEHIA)	B K SINHA SECRETARY,	
1060	MCA/2214/2010	13/12/2010	ARUNA W/O NARENDRA CHHAGANBHAI PARMAR,	MR DHARMESH C GURJAR	NARENDRA CHHAGANBHAI PARMAR,	MR HARSHAD K PATEL
1061	MCA/2256/2010	25/11/2010	BINABEN W/O KANDARPBHAI JAGDISHCHANDRA TRIVEDI D/O TULJASHAN,	MR ASHISH M DAGLI	KANDARPBHAI JAGDISHCHANDRA TRIVEDI,	MR SATYEN B RAWAL
1062	MCA/2258/2010	20/09/2010	DASHRATHBHAI BECHARDAS,	MR HD CHUDASAMA	GOPALBHAI JAYNARAYAN SHARMA,JYOTIBEN GOPALBHAI SHARMA,MANOJ TRIBHOVANDAS GAJJAR	
1063	MCA/2266/2010	30/08/2010	NUTAN NAGRIK SAHKARI BANK LIMITED,	MR PRAFULL K PATHAK	LUNCHAND DHANRAJ KANKARIA,KANTILAL DHANRAJ KANKARIA,RAJKUMAR LUNRAJ KANKARIA,RAKESHKUMAR LUNRAJ KANKARIA,PRAVINKUMAR LUNRAJ KANKARIA,UMRABEN D/O LUNRAJ DHANRAJ KANKARIA,RAHUL KANTILAL KANKARIA,MANJULABEN KANTILAL KANKARIA,LALITABEN KANTILAL KANKARIA,RINKU KANTILAL KANKARIA,KAMLABEN W/O KANTILAL DHANRAJ KANKARIA	
1064	MCA/2267/2010	04/10/2010	DIVYABEN NANKRAM KRIPLANI,	MS TEJAL K SHAH,HCLS COMMITTEE	NANKRAM KUNDANDAS KRIPLANI,	MR.MRUDUL M BAROT
1065	MCA/2268/2010	04/10/2010	DIVYABEN NANKRAM KRIPLANI,	MS TEJAL K SHAH	NANKRAM KUNDANDAS KRIPLANI,	MR.MRUDUL M BAROT,HCLS COMMITTEE
1066	MCA/2274/2010	01/09/2010	RAMANBHAI V RATHOD PRESIDENT DINBANDHU KALYAN SEVA SANGH,		SUNAYNA TOMAR COMMISSIONER CUM SECRETARY,DIRECTOR BABARIYA,I P GAUTAM AHMEDABAD MUNICIPALCOMMISSIONER,CHIEF SECRETARY	

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1067	MCA/2277/2010	23/02/2011	DR. A. M. GOHIL,	MR AD DESAI,LOPA M BHATT	STATE OF GUJARAT,COMMISSIONER,COMMISSIONER,CHIEF DISTRICT HEALTH OFFICER,SECRETARY	GOVERNMENT PLEADER,MR HS MUNSHAW
1068	MCA/2282/2010	25/11/2010	KHUSHALBHAI LAXMANBHAI PATEL,SOMABHAI NARANBHAI PATEL,JIVLABHAI PIDYABHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	RAJESHBHAI KISHORBHAI STATE OF GUJARAT,R M PATEL PANCHAYAT RURAL DEVELOPMENT AND RURAL HOUSING DEPT,P BHARTI DISTRICT DEVELOPMENT OFFICER,CHHOTUBHAI KALAYANBHAI PATEL,RAMJIBHAI LAKHANBHAI PATEL,SOMABHAI NARANBHAI PATEL,JIVLABHAI PIDYABHAI PATEL,KHUSHALBHAI LAXMANBHAI PATEL,LITUBHAI MANDABHAI PATEL,THAKOREBHAI KHALAPBHAI PATEL,NAGINBHAI VESTABHAI HARKINIYA,DHAKLUBHAI JANUBHAI GAVIT,ARVINDBHAI DALUBHAI PATEL,DHANSUKHBHAI BHIKHABHAI SOLANKI,GAMANBHAI GOSAIBHAI VADVA,NICHHABHAI RAMJIBHAI DHOLIYA	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,MR HS MUNSHAW
1069	MCA/2284/2010	05/10/2010	NARAYANBHAI BABURAO BHOSLE,	MR HITESH N ACHARYA	LALIT MOHAN ASTHANA DY. GENERAL MANAGER THRO. HRM DEPT NORTH,S K DAS GENERAL MANAGER,VENUGOPAL MANAGER, BANK OF BARODA,R N JANI GENERAL MANAGER THRO. P.F.ACCOUNT DEPT,	NOTICE SERVED BY DS,MR DARSHAN M PARIKH
1070	MCA/2335/2010	29/11/2010	PANNABEN W/O PARESHKUMAR HIMMATLAL SONI,	MR DM DEVNANI	PARESHKUMAR HIMMATLAL SONI,	MR DAIFRAZ HAVEWALLA
1071	MCA/2387/2010	05/05/2011	KRISHNA RAJESHBHAI DAVE,	MS BHAVIKA H KOTECHA	RAJESHBHAI DINKARBHAI DAVE,	MR MANAN A SHAH
1072	MCA/2392/2010	23/11/2010	URMILABEN M PRAJAPATI,	MR PINAKIN N PATEL	CHAIRMAN,MR.KANAN,SR.DIVISIONAL MANAGERL I C OF INDIA,T.S.MORE, BRANCH MANAGER L I C OF INDIA	
1073	MCA/2393/2010	13/09/2010	DIPAKGIRI K GOSWAMI,	(MR BD DATTA)	N B SISODIYA DIVISION CONTROLLER,	
1074	MCA/2403/2010	22/02/2011	CHANDRAVIJAY RAJGULSHAN GABA,	MR ABHISHEK M MEHTA	M SQUARE CATERERS & HOSPITALITY PVT LTD,CHOGME HOTELS PVT LTD	RULE SERVED,MR DEEP D VYAS
1075	MCA/2404/2010	05/05/2011	AARTIBEN DIPESH RUPARELIYA D/O MANUBHAI MAYARAM THACKER,	KEDAR B BINIWALE	DIPESH SURESHBHAI RUPARELIYA,	REFUSED SERVED (N)(10)
1076	MCA/2427/2010	08/02/2011	VARSHABEN MAHENDRABHAI AMIN,DIMPALBEN ATULBHAI SHETH,ANITABEN RATILAL PATEL,RAJENDRA NATWARLAL SHAH	MR RK MISHRA	STATE OF GUJARAT THROUGH R C RAVAL,	GOVERNMENT PLEADER
1077	MCA/2434/2010	01/03/2011	JIGNABEN WD/O JIGNESHBHAI CHAUDHARI,	MR BHAVIN S RAIYANI	RAMESHWAR RAVJIBHAI CHAUDHARI,	RULE SERVED BY DS,MR SP MAJMUDAR,MR P P MAJMUDAR
1078	MCA/2452/2010	12/10/2010	SEEMA DHIRAJ GIDWANI,	MS LILU K BHAYA	DHIRAJ SITALDAS GIDWANI,	MR SURESH S PATEL
1079	MCA/2462/2010	06/10/2010	DUDHGARA PIYUSHBHAI CHHAGANBHAI,SAMTA HITESH AMRUTLAL,YADAV NIRAJKUMAR JAIBHADRASINGH,PRAJAPATI RAVISH NITINBHAI	(MR DIVYESH A JOSHI)	DHARMENDRA M PATEL, REGISTRAR HEMCHANDRACHARYA NORTH GUJARAT,THE VICE CHANCELLOR,KOKILABEN A PARMAR TEACHER/ GUIDE	NOTICE SERVED BY DS
1080	MCA/2465/2010	05/10/2010	CHANDRAKANT CHIMANLAL JAISWAL,	MR PRADEEP PATEL	DIVISIONAL DIRECTOR,GAJUBHA CHUDASAMA DEPOT MANAGER	NOTICE SERVED BY DS,MR ASHISH M DAGLI
1081	MCA/2481/2010	05/05/2014	STATE OF GUJARAT,	GOVERNMENT PLEADER	RAJESH BHIKHABHAI PATEL,MANOJ BHIKHABHAI PATEL,JAYABEN D/O BHIKHABHAI B PATEL	
1082	MCA/2486/2010	28/02/2011	J F VALA,	MR MUKUND M DESAI	STATE OF GUJARAT,MANULABEN SUBRAMANIAM,HASMUKHBHAI ADHIA SECRETARY,RAJGOPALAN SECRETARY,JYOTI RAVI	
1083	MCA/2490/2010	28/02/2011	S D TRIVEDI,	MR MUKUND M DESAI	STATE OF GUJARAT,MANJULABEN SUBRAMANIAM CHIEF SECRETARY,HASMUKHBHAI ADHIA SECRETARY,RAJGOPALAN SECRETARY,JYOTI RAVI	

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1084	MCA/2491/2010	28/02/2011	G S PATEL,	MR MUKUND M DESAI	STATE OF GUJARAT,MANJULABEN SUBRAMANIAM CHIEF SECRETARY,HASMUKHBHAI ADHIA SECRETARY,RAJGOPALAN SECRETARY,JYOTI RAVI	
1085	MCA/2492/2010	28/02/2011	PATEL NANUBHAI SOMABHAI,	MR MUKUND M DESAI	STATE OF GUJARAT,MANJULABEN SUBRAMANIAM CHIEF SECRETARY,HASMUKHBHAI ADHIA SECRETARY,RAJGOPALAN SECRETARY,JYOTI RAVI	
1086	MCA/2501/2010	13/12/2010	JASWANTSINH JIVUBHA,CHANDUBHA KALUBHA,PRATAPJI JUGAJI,KAMAKHAN NASIBKHAN,DHUDHABHAI KANABHAI,DADUBHAI KANUBHAI,JIVAJI MANSINGJI,NAVGHANBHAI GORDHANBHAI	MR PH PATHAK	MR.A.I.PARMAR,MR.G.RAMANMURTI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1087	MCA/2502/2010	22/09/2010	THAKOR KESHAVLAL BEMABHAI,	MR VC VAGHELA	J G HINGRAJIYA,	
1088	MCA/2516/2010	10/02/2011	NAINABEN MADANSINH SHAPA,AGAMDASIBEN BHAKTAPAL PATEL,HINABEN DINESHBHAI PATEL,PRAGNYABEN AJABHAI BRAHMBHATT,JAYANTIBHAI JETHABHAI KOLI,BHARATBHAI RANCHHODBHAI PATEL,SANDIPKUMAR HASMUKHBHAI BHAGAT,SURESHBHAI RAMSINGHBHAI TADVI	MS VIRAJ S FOZDAR	SUNAYNA TOMAR - SECRETARY,ARTI KUNWAR - DIRECTOR - I.C.D.S.-WOMEN & CHILDREN,NATUBHAI PATEL - ADMINISTRATOR,URMILABEN PATEL - SHREE GUJARAT KELAVANI TRUST MANGAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR ASHISH H SHAH
1089	MCA/2528/2010	28/09/2010	PRASHANT HASMUKHRAY JHA,	MR DK CHAUDHARI	VINAYGIRI R GOSAI DISTRICT EDUCATION OFFICER,SHASHIN A RAVAL DISTRICT L A F. OFFICER	
1090	MCA/2534/2010	30/09/2010	SHARDABEN D JITIYA,LALITABEN LALJIBHAI VANIYA,PADMABEN ARJANBHAI LANGHANOJA,HIMATLAL T SAMATIYA,ARVINDBHAI L SATAPARA,VASANTBEN P PANCHASARA,SIRINBEN A HALANI,YASMINBEN GULAMBHAI HUDA,MANISHABEN R SHUKLA,RAMESHCHANDRA A VAGHELA,PRAFULAGAURI V SHINGALA,ASHABEN H PARMAR,CHANDUBHAI R GOHIL,NATUBHAI G PARMAR,GOVINDBHAI R PARMAR,RENUKABEN M PATEL,REKHABEN KANJIBHAI DUNGARECHIYA,BHAVNABEN H BHATT,HARIBHAI HAMIRBHAI CHAVDA	MR MB PARIKH	MADHUBHAI NAGJIBHAI RANA,K N BAMANIYA - DISTRICT PRIMARY EDUCATION OFFICER	
1091	MCA/2542/2010	24/11/2010	ARUNABA W/O TUSHARSINH MAHENDRASINH ZALA D/O JAYENDRASINH DA,	MR P P MAJMUDAR	TUSHARSINH MAHENDRASINH ZALA,	RULE SERVED,MR NEERAJ SONI
1092	MCA/2560/2010	28/06/2011	KESHUBHAI B RAVAL,NALINBHAI K GHAYAL,ATULBHAI G CHAUDHARY,MAHENDRABHAI B PATEL,JAYANTIBHAI M PARMAR,MANOJ R SONI,DIPAKBHAI K PATEL,JOY RAJSINH SHANKARPAL,SURESHBHAI C MAKWANA,PAL NILKUNTAL K SHASHI,RAMESHBHAI KANJIBHAI PARMAR	MR TH SOMPURA	STATE OF GUJARAT - THROUGH RAJIVKUMAR GUPTA - THE SECRETARY,A J KACHIYA PATEL (OR HIS SUCCESSOR IN OFFICE) - DIRECTOR,V G PATEL (OR HIS SUCCESSOR IN OFFICE) DEPUTY DIRECTOR	GOVERNMENT PLEADER
1093	MCA/2570/2010	06/12/2010	DIMPLEBEN RAJENDRAGIRI GOSWAMI,	MR HARSHAD K PATEL	HIRENGIRI RAMESHGIRI GOSAI,	MR VIMAL M PATEL
1094	MCA/2571/2010	06/12/2010	DIMPLEBEN RAJENDRAGIRI GOSWAMI,	MR HARSHAD K PATEL	HIRENGIRI RAMESHGIRI GOSAI,	MR VIMAL M PATEL
1095	MCA/2583/2010	22/11/2010	GHANSHYAMBHAI DIPALBHAI DHARAJIYA,	MS TEJAL J SHAH	STATE OF GUJARAT,C S RAJPAL & OR HIS SUCCESSOR PANCHAYAT,GRUH NIRMAN & GRAM,RAMESHBHAI I PATEL OR HIS SUCCESSOR	NOTICE SERVED BY DS,MR HS MUNSHAW
1096	MCA/2606/2010	29/09/2010	SMITA SHIRISHBHAI SEJPAL,	MR ASIT B JOSHI	REGIONAL MANAGER, G K MADIA,,	
1097	MCA/2609/2010	29/09/2010	BUILD WELL ENGINEERS THROUGH,	MR ASIT B JOSHI	REGIONAL MANAGER G K MADIA,	

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1098	MCA/2636/2010	02/05/2011	DESAI NAYANKUMAR S/O LALABHAI,	MS PREETI S PARMAR,MR SV PARMAR	NIRBHAY SINGH - CHAIRMAN - UNION PUBLIC SERVICE COMMISSION,CHOKILA IYER - MEMBER,S G MANKAD OR HIS SUCCESSOR IN OFFICE OF CHIEF SECRETARY,ARJUNSINH - ADDITIONAL CHIEF SECRETARY OR HIS SUCCESSOR IN,MOHANLAL SHARMA OR HIS SUCCESSOR IN OFFICE,SUDHIR MITAL - JOINT SECRETARY OR HIS SUCCESSOR IN OFFICE,RAJESH GOPAL - INSPECTOR GENERAL OF FORESTS OR HIS SUCCESSOR,N T PAITE S/O VUNTHANG - UNDER SECRETARY,RICHA MISRA W/O SUCHINDRA MISRA - DEPUTY SECRETARY	,GOVERNMENT PLEADER,MR DAKSHESH MEHTA
1099	MCA/2642/2010	06/12/2010	MITABEN W/O DHARMIKBHAI MANSUKHBHAI MAKWANA,	MR JIGNESH L HAJARE	DHARMIKBHAI MANSUKHBHAI MAKWANA,	RULE SERVED BY DS,(MR ASHISH D OZA)
1100	MCA/2660/2010	22/11/2010	K S KAVAD,	MR BP GUPTA	STATE OF GUJARAT DR.A J PATEL,	
1101	MCA/2671/2010	29/11/2010	VIMMIBEN AMITKUMAR RAJPUT,	MR HM PARIKH,MR RASESH H PARIKH	AMITBHAI AGARSINH RAJPUT,	RULE SERVED
1102	MCA/2682/2010	29/11/2010	HARSHABEN CHANDRAKANT BHATT,	MRS NISHA M PARIKH	CHANDRAKANT GOVINDJI BHATT,	RULE SERVED BY DS
1103	MCA/2683/2010	12/01/2011	SWETA D/O PRADHUMAN RAVISHANKAR JOSHI AND W/O MAULIN ATUL,	MR MURALI N DEVNANI	MAULIN ATULKUMAR JOSHI,	RULE SERVED BY DS,NANAVATI ASSOCIATES
1104	MCA/2684/2010	14/10/2010	DHIRUBHAI G CHAVDA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	MAGANBHAI KARSHANBHAI GAAJIPARA -INCHARGE DEPUTY EXECUTIVE,	
1105	MCA/2685/2010	14/10/2010	MANUBHAI G. CHAVDA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	MAGANBHAI KARSHANBHAI GAAJIPARA-IN CHARGE DEPUTY EXECUTIVE,	
1106	MCA/2686/2010	14/10/2010	MAMMAIYA GOVINDBHAI LAVADIYA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	MAGANBHAI KARSHANBHAI GAAJIPARA-INCHARGE DEPUTY EXECUTIVE,	
1107	MCA/2687/2010	14/10/2010	ABHAL R. CHAVDA,	MR P P MAJMUDAR,MR SHAKTI S JADEJA	MAGANBHAI KARSHANBHAI GAAJIPARA-INCHARGE DEPUTY EXECUTIVE,	
1108	MCA/2719/2010	21/02/2011	DHANJIBHAI L VAGHELA,	MR PH PATHAK	RAJESH KISHORE, SECRETARY TO THE GOVT. OR HIS SUCCESSOR IN,A M PANCHAL DEPUTY DIRECTOR OR HIS	GOVERNMENT PLEADER
1109	MCA/2722/2010	29/03/2011	MAHARAJKUMAR HANVANTSINHJI MADANSINHJI JADEJA HEIR OF DECD.,MAHARAJKUMAR GHANSHYAMSINHJI JORAVARSINHJI JADEJA,MAHARAJKUMAR RAGHURAJSINHJI JORAVARSINHJI JADEJA,MAHARAJKUMAR DEVENDRASINHJI JORAVARSINHJI JADEJA	MS DHARA M SHAH	MATA NA MADH JAGIR A PUBLIC TRUST,YUVRAJ PRITHVISINHJI BEING MAHARAO PRAGMALJI THE THIRD OF KU,KAPDI YOGENDRASINH GURU KARAMSHI RAJA BAWA BEING THE MAHANT,KHENGARJI VELUBHAI JADEJA THE TRUSTEE MATA NA MADH JAGI,RAMESHCHANDRA NARANJI SHAH THE TRUSTEE, MATA NA MADH JAGI,PRAVINSINHJI R VADHER THE TRUSTEE, MATA NA MADA JAGI,CHARITY COMMISSIONER	NOTICE SERVED BY DS,(MR NV ANJARIA),MR MEHUL H RATHOD,MR C B UPADHYAYA
1110	MCA/2725/2010	23/12/2010	EKTABEN SANJAYBHAI BHINGARADIYA D/O JETHABHAI NARSINHBHAI GO,	MR MP SHAH,MS. KRUTI M SHAH	SANJAYBHAI NARSINHBHAI BHINGARADIYA,	MR NAYAN D PAREKH
1111	MCA/2729/2010	13/12/2010	SONALBEN NARHARIBHAI SONI W/O RAHULBHAI BABULAL SONAR,	MR JIGAR P RAVAL	RAHULBHAI BABULAL SONAR,	RULE SERVED,MR MTM HAKIM
1112	MCA/2739/2010	06/12/2010	SUPACK INDUSTRIES PVT LTD,	(MR BR GUPTA),MR VIVEK B GUPTA	JAY MAHAKALI ENGINEERING WORKS,	RULE SERVED BY DS
1113	MCA/2751/2010	16/06/2011	HEENA KAMLESH PANCHAL,	MR SP MAJMUDAR,MR P P MAJMUDAR	KAMLESH POPATLAL PANCHAL,	SERVED BY AFFIX(N),MR VISHAL T. PATEL
1114	MCA/2755/2010	25/11/2010	UMESH ANURAIBHAI VORA,	MR HEMAL K ACHARYA	HASMUKHBHAI ADHIYA SECRETARY,	
1115	MCA/2773/2010	10/02/2011	UDAYSINH JAVANSINH RATHOD,	(MR PARESH UPADHYAY)	HASMUKH ADHIA, I A S PRINCIPAL SECRETARY TO THE,C V SOM, I A S,BHUPENDRA KANTILAL PATEL	GOVERNMENT PLEADER
1116	MCA/2775/2010	20/03/2014	ATULBHAI N PARIKH,ANJANABEN MAYURBHAI BANKER	MR DIPAK R DAVE	VISHNUPRASAD SITARAM ACHARYA,JANAK VISHNUPRASAD ACHARYA,BIRJUBHAI JANAK ACHARYA,VIVEK ACHARYA	RULE SERVED,MR NIRAV C THAKKAR

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1117	MCA/2776/2010	10/02/2011	MARIYAMBEN UMARBHAI MODAN WD/O UMARBHAI M MODAN,	(MR PARESH UPADHYAY)	R M PATEL, IAS,R K PATHAK IAS,RAHUL B GUPTA IAS	GOVERNMENT PLEADER,MS RV ACHARYA
1118	MCA/2795/2010	18/10/2010	UKABHAI RANCHHODBHAI HEIR OF DECD. RANCHHODBHAI HARJIBHAI,	MR BJ TRIVEDI,(MR JT TRIVEDI)	BHAGWANBHAI MADHUBHAI,VASHRAMBHAI MADHUBHAI,RAGHAVBHAI MADHUBHAI,BHAVESHBHAI BHAGWANBHAI,VIMLESHBHAI RAGHAVBHAI,ALPESHBHAI BHAGWANBHAI,B D THAKKAR POLICE INSPECTOR	
1119	MCA/2811/2010	25/10/2010	HARSHADBHAI CHAMPAKBHAI THAKAR,MUKTIKUMAR RAYCHANDBHAI KOTHARI	(MR BIPIN I MEHTA)	R M PATEL AND / OR HIS SUCCESSOR IN HIS OFFICE - SECRETARY,N M VASTAV AND/OR HIS SUCCESSOR IN HIS OFFICE - SECRETARY	
1120	MCA/2817/2010	22/12/2010	SUKHDEVSINH LAHERSINH JADEJA,	MR SUNIL K SHAH	P K PATEL - CHIEF REVENUE OFFICER,NIKUNJBHAI B MEHTA	NOTICE SERVED BY DS,MR HARDIK C RAWAL
1121	MCA/2841/2010	30/11/2010	PARESH JANARDAN JOSHI,	MR UM SHASTRI	R M PATEL - SECRETARY,AJAYKUMAR OR HIS SUCCESSOR - DISTRICT DEVELOPMENT OFFICER	DS AFF.NOT FILED (N),MR HS MUNSHAW
1122	MCA/2847/2010	02/05/2011	NANJIBHAI PACHANBHAI PATEL,ACHALSINH RAAVATSINH RATHOD	MR HARSHAD K PATEL,MR.R J PATEL	K S PATEL - SECRETARY,MAFIBEN C THAKOR - SARPANCH,SOMBHAI SENAMA - TALATI CUM MANTRI,K G PARMAR - TALUKA DEVELOPMENT OFFICER,M B PATEL - DISTRICT DEVELOPMENT OFFICER,R J PATEL - COLLECTOR - BANASKANTHA DISTRICT,MOHIUDDIN NASRUDDIN KURESHI	NOTICE SERVED,MR. D. P. KINARIWALA,MR HS MUNSHAW
1123	MCA/2854/2010	13/12/2010	SARLABEN NANDLAL NARVANI,	MR PREMAL S RACHH	JAGDISH GHANSYAMDAS JETHWANI,	RULE SERVED
1124	MCA/2865/2010	25/11/2010	DILUSHA ALAMSHA FAKIR TRUSTEE,	MR EE SAIYED,MR SIKANDER SAIYED	YUSUF QURESHI CHAIRMAN,G H KHAN CHIEF ADMINISTRATIVE OFFICER	NOTICE SERVED BY DS,MR LR PATHAN
1125	MCA/2879/2010	06/12/2010	FALGUNI KILOLBHAI PATEL,	MR PREMAL S RACHH	KILOLBHAI MANHARLAL PATEL,	SERVED BY AFFIX. (R)
1126	MCA/2903/2010	23/12/2010	LATABEN RAJENDRA VERMA,	MS SM AHUJA,MS NR GADHVI	RAJENDRA OMPRAKASH VERMA,	RULE SERVED
1127	MCA/2909/2010	23/11/2010	DASHRATHBHAI M. PATEL,RATILAL M PATEL,JAHUBHAI M PATEL,JAYANTIBHAI M PATEL	MR KV SHELAT	HASMUKHBHAI G. PATEL,SAVITABEN G. PATEL,SAVITABEN GOVINDBHAI CHRITABLETRUST,DUSHYANT MANISHANKAR PANDYA,DIPAK PARMANANDBHAI NIMBARK,HITESH RASHIKLAL VYAS	
1128	MCA/2914/2010	21/03/2011	SWEETY BHUPENDRABHAI,	MR ASHISH M DAGLI	CHINTAN HARENDARABHAI SHAH,	SERVED BY AFFIX. (R),MR R N GHOTRA,(MS MANSHI A MACWAN)
1129	MCA/2935/2010	20/12/2010	PATEL RAKHABEN GOVINDLAL MANIBHAI VIRCHANDBHAI PATEL,	MR NIRAV C THAKKAR	PATEL GOVINDBHAI AMBALAL,	RULE SERVED,MR AV PRAJAPATI
1130	MCA/2955/2010	28/10/2010	JIVARAJBHAI VASHRAMBHAI SOLANKI,	(MR RM PARMAR)	COMMISSIONER, I. P. GAUTAM,CITY DEPUTY ENGINEER,BECHARBHAI DHANABHAI SOLANKI,SHANABHAI DEVJIBHAI RATHOD,POPATBHAI VASHRAMBHAI BHUNKHODRA,DUDABHAI SIDIBHAI SOLANKI,DEVRAJBHAI CHHAGANBHAI SINGAL,KANUBHAI ARGANBHAI SOLANKI	
1131	MCA/2959/2010	23/12/2010	POONAMBEN TUSHARBHAI PATHAK,	MR YATIN SONI	TUSHARBHAI JITENDRA PATHAK,	RULE SERVED,MR RJ GOSWAMI,MR DINESH B PATEL
1132	MCA/2967/2010	23/12/2010	ALPABEN MANISHBHAI PATEL,	MR TUSHAR L SHETH	MANISHBHAI DAHYABHAI PATEL,	RULE SERVED BY DS,MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI
1133	MCA/2968/2010	21/06/2011	SHANKERBHAI MAKANBHAI PATEL,	MS RV ACHARYA	HITESHBHAI N SHAH - EXECUTIVE ENGINEER,SHRI C.L.MEENA THE PRINCIPAL SECRETARY,SHRI S.J.DESAI THE PRINCIPAL SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
1134	MCA/2969/2010	18/02/2011	M/S RAJMANI BUILDERS,	MR KG SUKHWANI	BHARATBHAI RAMANBHAI RATHOD,VIJAYBHAI PAVAGADHI	MS RV ACHARYA

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1135	MCA/2973/2010	06/12/2010	NOOR MOHAMMED UMARBHAI SUMRA,	MR SP MAJMUDAR,MR P P MAJMUDAR	HARIBHAI S PATEL - DISTRICT COLLECTOR - RAJKOT,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1136	MCA/2974/2010	28/06/2012	GEETIKA NIRAJ KHUSHALANI ALIAS MALTI MAHESH RAMNANI,	(MR RD RAVAL)	NIRAJ SRICHAND KHUSHALANI,	RULE NOT RECD BACK,RULE SERVED,MR HARSHADRAY A DAVE
1137	MCA/2976/2010	21/12/2010	JAGDISHCHANDRA PURSHOTTAM BHATT,	(MR MB GANDHI),MR CHINMAY M GANDHI	NILESH VITHALBHAI PATEL,	
1138	MCA/2977/2010	20/12/2010	BHAVIKABEN RAJESHKUMAR TRIVEDI,	MR MAKBUL I MANSURI	RAJESHKUMJAR VALLABHDAS MAKVANA,	SERVED BY AFFIX. (R)
1139	MCA/2994/2010	07/07/2011	MEVABHAI GANDABHAI THAKORE,	MR PH PATHAK	NARENDRASINH N CHAVDA,	NOTICE SERVED BY DS,MR HS MUNSHAW
1140	MCA/3001/2010	29/10/2010	GUJARAT STATE JUDICIAL DEPARTMENT CLASS III EMPLOYEE'S FEDER,GUJARAT STATE JUDICIAL DEPARTMENT STENOGRAPHER / P S ASSOCIA	MR VK JOSHI	V N MAYRA - SECRETARY,M H SHAH - SECRETARY,R P DHOLARIA - REGISTRAR (ADM),ATUN CHAKRAVARTHY	
1141	MCA/3025/2010	20/12/2010	GITABEN RANCHHODBHAI RABARI,	MR SANJAY M AMIN	RACHHODBHAI VIRAMBHAI RABARI,	RULE SERVED,MR HARISH J SONI
1142	MCA/3036/2010	25/11/2010	B M PATEL,		RAMESH P RAVAL,KG PANDIT	
1143	MCA/3045/2010	26/07/2011	BABUBHAI VAJABHAI ROJASARA,	(MR RAMESH K SHAH)	SODABHAI SUNDARBHAI KOLI PATEL,	MR SP KOTIA
1144	MCA/3051/2010	20/12/2010	MANAV SHAKTI VIKASH CHARITABLE TRUST THRO' MANAGING TRUSTEE,	MR BP GUPTA	STATE OF GUJARAT-THROUGH SECRETARY-HASMUKHBHAI ADHIA,	
1145	MCA/3053/2010	23/12/2010	YOGITABEN NARESHBHAI KHERNAR,	MR. BK. RAJ	NARESHBAHI DATTATREY KHERNAR,	RULE SERVED BY DS
1146	MCA/3058/2010	03/12/2010	RINKU AGRAWAL,	MR SANJAY R GUPTA	UMESH MAHESH AGRAWAL,	
1147	MCA/3061/2010	09/02/2011	BHAVNABEN SUMESHKUMAR PATEL,	MS MEENA VYAS	SUMESHKUMAR CHIMANLAL PATEL,	RULE SERVED
1148	MCA/3065/2010	12/01/2011	MAULIN ATULKUMAR JOSHI,	NANAVATI ASSOCIATES	SWETA D/O PRADHUMAN JOSHI & WIFE OF MAULIN ATULKUMAR JOSHI,	RULE SERVED
1149	MCA/3078/2010	25/11/2010	PRAVIN KUMAR KESHAVLAL PATEL HEAIR OF KESHAVLAL G PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	NAYNABEN S BHATT,BIPIN H MEHTA	
1150	MCA/3099/2010	23/11/2010	RAJENDRASINH BHUPATSINH PARMAR,	MR.D K.PUJ	STATE OF GUJARAT,OFFICER ON SPECIAL DUTY AND EX-OFFICIO	
1151	MCA/3101/2010	14/12/2010	TUSHAR J PATEL C/O. GITA WOOD WORKS AND SAW MILLS,	(MR MB GANDHI),MR CHIRAG B PATEL	ASHOK C GANDHI,NAISHAD PARIKH	
1152	MCA/3109/2010	18/01/2011	SAROJBEN NARESHBHAI SHARMA D/O RAMGOPAL MISHRA,	MR JAPAN V DAVE	NARESHBHAI AJAYPAL SHARMA,	RULE SERVED BY DS,MR CB DASTOOR
1153	MCA/3124/2010	17/01/2011	DINKARBHAI MANISHANKAR JOSHI,	(MR BP MUNSHI)	STATE OF GUJARAT,MEGHABEN B JANI - DIRECTOR - INDIAN SYSTEM OF MEDICINES,STATE OF GUJARAT,MEGHAVILAL SHARMA - VICE CHANCELLOR - GUJARAT AYURVED,GUJARAT AYURVED UNIVERSITY	NOTICE SERVED,NOTICE SERVED BY DS,MR RC KAKKAD
1154	MCA/3142/2010	27/12/2010	UMANG K CHOKSI - ADVOCATE,		I P GAUTAM - (IAS) MUNICIPAL COMMISSIONER,I K PATEL - (GAS) DEPUTY MUNICIPAL COMMISSIONER,GHANSHYAM PATEL - TOWN DEVELOPMENT OFFICER,R C PATEL - TORRENT POWER AEC CO	NOTICE SERVED BY DS,(MRS VD NANAVATI)
1155	MCA/3143/2010	14/02/2011	HITARTHIBEN GIRDHARLAL AGRAVAT,	MS AMI N BHATT	SADHU NARENDRAKUMAR BACHULAL C/O SHARDABEN BACHULAL SADHU,	MR TEJAS P SATTA
1156	MCA/3160/2010	06/12/2010	KIRAN RAJAN ARORA,	MR RJ GOSWAMI	RAJAN RAMESHCHANDRA ARORA,	

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1157	MCA/3165/2010	28/12/2010	DINESH LALLUBHAI PATEL,ASHOKKUMAR LALLUBHAI PATEL,HASAMUKHBHAI LALLUBHAI PATEL,INDIRABEN LALLUBHAI PATEL,SUMITRABEN LALLUBHAI PATEL,JAYSHREE @ JASHODABEN LALLUBHAI PATEL	MR GAURANG K PATEL	STATE OF GUJARAT THROUGH SECRETARY,HARIT SHUKLA - COLLECTOR,MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED
1158	MCA/3195/2010	25/04/2011	DHARMENDRA GHANSHYAM PANDEY,	S V RAJU ASSOCIATES	MIRA DHARMENDRA PANDEY,	MR MP SHAH,MS. KRUTI M SHAH
1159	MCA/3216/2010	17/04/2018	DAHYAJI GOBARJI VANZARA,	MR PARTHIV A BHATT	CENTRAL BUREAU OF INVESTIGAITON THROUGH CHIEF INVESTIGATING,STATE OF GUJARAT	
1160	MCA/3217/2010	20/03/2014	ATULBHAI N PARIKH,ANJANABEN MAYURBHAI BANKER	MR DIPAK R DAVE	BIRJUBHAI JANAK ACHARYA,BHANUMATIBEN H SHAH,HETAL V DESAI,BHARTIBEN K MISTRY,RIZVAN N KADRI,ANU V SETH	RULE SERVED,MR SAURABH G AMIN,MR NIRAV C THAKKAR
1161	MCA/3218/2010	05/04/2011	KAMLABEN KANTILAL BIRAVAT,	MR YOGEN N PANDYA	DISTRICT COLLECTOR,DR DINUBHAI AMBALAL PATEL	GOVERNMENT PLEADER,UNSERVED EXPIRED (N)
1162	MCA/3233/2010	03/12/2010	SHAHINABANU VAKARAHMED SHAIKH,	MR DILIP L KANOJIYA	ABHAY NITIN AREKAR,ARJUNSINH B RATHOD OR HIS SUCCESSOR IN HIS OFFICE	
1163	MCA/3241/2010	07/03/2011	PARULBEN MADHUBHAI VADODARA,MANJULABEN MANUBHAI WADHER	(MR MAHENDRA K PATEL),MR RT VAGHELA	D.H. AMIN, GENERAL MANAGER,,D.B. SWAIN THE INDUSTRIAL COMMISSIONER	
1164	MCA/3243/2010	12/01/2011	NIRALIBEN SUNILBHAI SANANDIYA,	MR.HIREN M MODI	VINUBHAI JIKUBHAI SANANDIYA,SAROJBEN VINUBHAI SANADIYA,MANOJBHAI SURESHBHAI PATEL,M/S AMIN TRAVELS, THROUGH PROPRIETOR, A R SHAIKH,NATIONAL INSURANCE CO LTD	,(MR ASHISH D OZA),(MR MAULIK J SHELAT)
1165	MCA/3255/2010	03/03/2011	VN SOLANKI,	(MR DP VORA)	HASMUKH GODHIA STATE OF GUJARAT,A M PIRJADA TECHNIC EDUCATION DIRECTOR,K N SHAH PRINCIPAL,B S KADIA EXECUTIVE ENGINEER,J I HINDOCHA DISTRICT TREASURY OFFICER	GOVERNMENT PLEADER
1166	MCA/3286/2010	24/02/2011	PATEL PRAFULBHAI VITTHALBHAI,	MR AMIT P PATEL	R M PATEL ADDITION CHIEF SECRETARY,RAVIKUMAR ARORA DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1167	MCA/3337/2010	27/12/2010	KAILASH ENTERPRISES,	MRS NISHA M PARIKH	K N MALLICK FOOD CORPORATION OF INDIA,P B RAVAL FOOD CORPORATION OF INDIA,N DIVAKAR KUMAR STATE BANK OF PATIYALAL	NOTICE SERVED BY DS,MR SHAKEEL A QURESHI,MR ANIP A GANDHI
1168	MCA/3338/2010	25/02/2011	REEMABEN YOGESHKUMAR PANCHAL, MINOR THROUGH YOGESHKUMAR,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,MR. K.A. POTA, DISTRICT EDUCATION OFFICER,,PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
1169	MCA/3375/2010	18/01/2011	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MRS VASAVDATTA BHATT	PATIDAR KELAVANI MANDAL,KESHAVLAL VITHALDAS PATEL,CHUNILAL KANJIBHAI PATEL,HIRALAL AMBALAL PATEL,SHAMBHU APARBHAI PATEL,STATE OF GUJARAT, M K SHAH	,GOVERNMENT PLEADER,MR TUSHAR MEHTA
1170	MCA/3380/2010	01/04/2011	B M PATEL,		RAMESH P RAVAL,K G PANDIT ADVOCATE	,(MR KG PANDIT)
1171	MCA/3385/2010	25/02/2011	MIRA DEVANG MEHTA,	MR PREMAL S RACHH	DEVANG DHIRENDRABHAI MEHTA,	RULE SERVED
1172	MCA/3386/2010	20/01/2011	JAMNADAS MEGHJI SINCE DECEASED THRO HEIRS,RUDHIBEN JAMNADAS AJUDIA WIFE OF JAMNADAS MEGHJI AJUDIA,SUDHIRBHAI JAMNADAS AJUDIA SON,JASIBEN JAMNADAS AJUDIA DAUGHTER,NARANBHAI JAMNADAS AJUDIA SON,JAGRUTIBEN JAMNADAS AJUDIA DAUGHTER,GOVIND MEGHJI	MR ANSHIN H DESAI	A M PARMAR AND/OR HIS SUCCESSOR IN OFFICE THE COLLECTOR OF J,	
1173	MCA/3398/2010	22/02/2011	PARBATBHAI BHIMABHAI KHUNTI,	MR MITUL K SHELAT	LILUBEN GOGANBHAI KADCHA,	

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1174	MCA/3401/2010	27/01/2011	PRAVINKUMAR KANTILAL DAVE,	MR AS ASTHAVADI	R M PATEL - STATE OF GUJARAT,RITA TEAOTIA - DEVELOPMENT COMMISSIONER,K K NIRALA - CHAIRMAN,P G PAWAGADHI - EXECUTIVE ENGINEER	NOTICE SERVED,MR HS MUNSHAW
1175	MCA/3423/2010	09/02/2011	CHANDULAL R LADANI,	MR HD RANA	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,STATE GOVERNMENT OF GUJARAT	
1176	MCA/3424/2010	09/02/2011	BHARATKUMAR MOHANBHAI MANKADIA,	MR HD RANA	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,STATE GOVERNMENT OF GUJARAT	
1177	MCA/3425/2010	21/12/2010	KISHOR G SALUNKE,PRAKASH K TAMBOLI,DINESHCHANDRA C PATEL,RAHUL R TRIVEDI	MR MS MANSURI	AMBALAL SARABHAI ENTERPRISES LIMITED,KARTIKEYA V SARABHAI,ANIL H PAREKH	
1178	MCA/3445/2010	09/02/2011	KOMALBEN D/O RAJESHBHAI PANDYA,	MR ASHISH M DAGLI	JITENDRA PRAMODBHAI DAVE,	RULE SERVED
1179	MCA/3448/2010	21/03/2011	MINI AJIT NAIR,	MR SANJAY A MEHTA	AJIT P NAIR,	MR ARPIT A KAPADIA
1180	MCA/3449/2010	21/03/2011	MINI AJIT NAIR,	MR SANJAY A MEHTA	AJIT P NAIR,	MR ARPIT A KAPADIA
1181	MCA/3470/2010	28/02/2011	KAMALBHAI D BHAMBANI,EKNATH YASHWANT BADGUJAR,PRAKASH SOMALAL PATEL,BIPINCHANDRA DHULABHAI PARMAR,SHIVABHAI PRAHLADBHAI VAGHELA,RAVJIBHAI JESINGBHAI THAKORE	MR HEMAL K ACHARYA	I P GAUTAM MUNICIPAL COMMISSIONER,	NOTICE SERVED,MR SATYAM Y CHHAYA
1182	MCA/3540/2010	21/01/2011	CHAUHAN AMARSINH SOMABHAI,	(MR SUNIL C PATEL)	CHAIRMAN - HASMUKHBHAI ATHIYA,DISTRICT EDUCATION OFFICER - M I JOSHI,PRESIDENT - SANABHAI V PATEL	
1183	MCA/3559/2010	28/12/2010	RAJNIKANT SATYAVAN VAGHARI,	(MR AG VYAS)	SANJAYKUMAR - COLLECTOR,COLLECTOR,S S KALARAVA - MAMLATDAR	
1184	MCA/3560/2010	20/06/2011	SUNILKUMAR MATURAM AGARWAL,	MS ANUJA S NANAVATI	DEVENDRABHAI ISHWARBHAI PATEL,BHARATBHAI RAVJIBHAI PATEL,SHOBHANABEN RAVJIBHAI PATEL,BHAVNABEN RAVJIBAHI PATEL,DIPAKBHAI KANTILAL SHAH,PARSHWANATH CORPORATION THROUGH SUKETUBHAI SUMATIBHAI	,NOTICE SERVED,NOTICE UNSERVED,MR MJ PARIKH,MR SP MAJMUDAR,MR P P MAJMUDAR
1185	MCA/3569/2010	22/06/2011	AMJADMIYA ANVARMIYA SHAIKH,	MR.HIREN M MODI	M R BRAHMBHATT - DIVISIONAL CONTROLLER,	NOTICE SERVED BY DS,MS KIRAN D PANDEY
1186	MCA/3571/2010	13/01/2011	VASUDEV K THAKKAR,		CHAUDHARY SAHEB,JILLA VIKAS ADHIKARI,K H KANOJIYA	
1187	MCA/3592/2010	20/10/2011	SUNITA SANJAY PAL W/O SANJAY PAL,	MR RAMNANDAN SINGH	SANJAY BIAHARI PAL,	NOTICE SERVED
1188	MCA/3620/2010	21/01/2011	VITHALBHAI KESHAVBHAI WAGHELA RETIRED TEACHER,	MR AS ASTHAVADI	S P CHAUDHARY,	
1189	MCA/3634/2010	24/01/2011	JAGRUTI W/O KAMAL PRAVINKUMAR JUNEJA D/O ASHOKBHAI ARJUNDAS,	MR VIJAL P DESAI	KAMAL PRAVINKUMAR JUNEJA,	MR NP TANEJA
1190	MCA/3635/2010	09/02/2011	SWETABEN KAMALKUMAR AGRAWAL D/O SURESHKUMAR SINGHANIYA,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	KAMALKUMAR NARENDRAKUMAR AGRAWAL,	MS SHILPA R SHAH
1191	MCA/3636/2010	28/03/2011	PUJABEN D/O RAMESHCHANDRA SHAMADDAS MODH,	MR. YOGENDRA THAKORE	RAHITKUMAR KARSANDAS MODI,	RULE SERVED
1192	MCA/3646/2010	09/03/2011	HIRABHAI LALABHAI,	MR.MRUDUL M BAROT	STATE OF GUJARAT,NAVINBHAI PATEL	,GOVERNMENT PLEADER
1193	MCA/3650/2010	29/12/2010	KANAIYALAL @ KANUBHAI HIMATLAL MEHTA SINCE DECD. THRO'HEIRS,NIRMALABEN KANAIYALAL MEHTA,RAJNIKANT KANAIYALAL MEHTA,CHETANKUMAR KANAIYALAL MEHTA,SANJAYKUMAR KANAIYALAL MEHTA,USHABEN MANOJKUMAR GOR,BHARTIBEN ASHOKKUMAR TRIVEDI,DIPIKABEN ASHESHKUMAR PUROHIT	MS FARHANA Y MANSURI,MR LIYAKAT I MEHTA	KAMALESHBHAI N MEHTA ADMINISTRATION OFFICER,	
1194	MCA/3669/2010	11/01/2011	SABARKANTHA JILLA SAHKARI KHARID VECHAN SANGH LTD,	MS NAYANA M PATEL	KODARBHAI KALIDAS PATEL CHAIRMAN,ALPESHBHAI NANDUBHAI PATEL MANAGER	

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1195	MCA/3671/2010	26/04/2011	PREMJIBHAI MANJIBHAI SATWARA SINCE DECD. THROUGH HEIRS,DAYABHAI PREMJIBHAI SATWARA THROUGH POA,DEVSI PREMJIBHAI SATWARA THROUGH POA,AMRIBEN PREMJIBHAI SATWARA THROUGH POA,GANGABEN PREMJIBHAI SATWARA THROUGH POA,PRAGJI PREMJIBHAI SATWARA THROUGH POA,NAGJI PREMJIBHAI SATWARA THROUGH POA,RAVJI PREMJIBHAI SATWARA,KANTIBHAI SHANTIBHAI SATWARA	(MR KG PANDIT),MR ASIT B JOSHI	P SWAROOP AND OR HIS SUCCESSOR IN OFFICE,N.J.MEHTA	NOTICE SERVED BY DS,MR AR THACKER,MR PREMAL R JOSHI
1196	MCA/3687/2010	22/02/2011	SUBHASH VYAYAM MAHAVIDHYALAYA (PHYSICAL EDUCATION COLLEGE),PRAFUL K RATHOD - REPRESENTATIVE OF DR.SUBHASH P.CHAVDA	NANAVATI ASSOCIATES	STATE OF GUJARAT - THROUGH PRINCIPAL SECRETARY,COMMISSIONER OF HIGHER EDUCATION,ADMINISTRATOR,STATE INSPECTOR FOR PHYSICAL EDUCATION	,GOVERNMENT PLEADER
1197	MCA/8/2011	28/02/2011	BHAVESHBHAI NARESHBHAI AMIN AS HIMSELF AND AS DIRECTOR OF,	MR TATTVAM K PATEL	TENSILE STEEL THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR,APURVA DINESHBHAI PATEL	RULE NOT RECD BACK,MR KV SHELAT
1198	MCA/10/2011	19/04/2011	JAGDISH MADHABHAI BHEDA,	MR MUKESH H RATHOD	N K SINGH MANAGING DIRECTOR, GUJARAT AGR,A G SHAH MANAGER, GUJARAT AGRO INDUSTRI	NOTICE SERVED,MS PJ DAVAWALA
1199	MCA/21/2011	07/02/2011	BHAVNABEN RAMESHBHAI KATPARA (MEMBER OF SCHEDULED CASTE),	MR D M AHUJA	D R CHUDASAMA,K K DESAI	
1200	MCA/22/2011	14/02/2011	CHETANBALA D/O LALBHAI NICHCHACHAI DESAI,MANDAKINIBEN D/O LALBHAI NICHCHABHAI DESAI,DHIMANTBEN D/O LALBHAI NICHCHABHAI DESAI,NAVINCHANDRA LALBHAI DESAI	MR NK MAJMUDAR	MOHAN LILARAM TIKMANI PROPRIETOR OF SHIV TAPES,	
1201	MCA/23/2011	14/02/2011	CHETANBALA D/O LALBHAI NICHCHACHAI DESAI,MANDAKINIBEN D/O LALBHAI NICHCHABHAI DESAI,DHIMANTBEN D/O LALBHAI NICHCHABHAI DESAI,NAVINCHANDRA LALBHAI DESAI	MR NK MAJMUDAR	ANUP PANCHAL PRO.OF TWIN PLASTICS,	
1202	MCA/24/2011	09/02/2011	CHETANBALA D/O LALBHAI NICHCHACHAI DESAI,MANDAKINIBEN D/O LALBHAI NICHCHABHAI DESAI,DHIMANTBEN D/O LALBHAI NICHCHABHAI DESAI,NAVINCHANDRA LALBHAI DESAI	MR NK MAJMUDAR	KUMAR JAIN PRO.OF MATUSHRI PLASTICS,	
1203	MCA/33/2011	09/02/2011	CHETANBALA D/O LALBHAI NICHCHACHAI DESAI,MANDAKINIBEN D/O LALBHAI NICHCHABHAI DESAI,DHIMANTBEN D/O LALBHAI NICHCHABHAI DESAI,NAVINCHANDRA LALBHAI DESAI	MR NK MAJMUDAR	DILIP RAMANBHAI PATEL,	
1204	MCA/38/2011	20/01/2011	SANJAY SHANTILAL KOTECHA,	MR ASIT B JOSHI	VIJAYBHAI NAIR ADMINISTRATIVE OFFICER,	
1205	MCA/40/2011	21/02/2011	KISHORBHAI K VALA,	MR PM LAKHANI,MR RH RUPARELIYA	P H BALDHANIA,	NOTICE SERVED BY DS,MS LILU K BHAYA
1206	MCA/43/2011	21/02/2011	AJAY ASHOK SHARMA,ROHIT SHYAM SHARMA,PRABHAT PARMAND SHARMA,VINOD CHAMANLAL SHARMA	MR MEHUL SHARAD SHAH	SURESHBHAI K SOLANKI,BABUBHAI S CHAUHAN	NOTICE SERVED BY DS
1207	MCA/52/2011	17/01/2011	MAHEDAVIA TALIMI SOCIETY THROUGH SECRETARY,	MR MTM HAKIM	R K GUPTA THROUGH SECRETARY,R C RAVAL DIRECTOR OF PRIMARY EDUCATION	
1208	MCA/58/2011	28/03/2011	PALAK RAKESHBHAI ARORA D/O NARENDRAPAL JUNEJA,	MR RAJU K KOTHARI	RAKESHBHAI VIDHYASAGAR ARORA,	(MR MB GANDHI),MR CHINMAY M GANDHI
1209	MCA/67/2011	18/01/2013	PATEL BABABHAI TRIBHOVANDAS,	(MR ASHOK G PATEL)	AJAY BHADU,N H PATEL - EXECUTIVE ENGINEER,MAYURBHAI SHAH - DEPUTY EXECUTIVE ENGINEER	
1210	MCA/76/2011	28/02/2011	APURVABHAI DINESHBHAI PATEL,	MR.D K.PUJ	BHAVESHBHAI NARESHCHANDRA AMINAS HIMSELF AND AS DIRECTOR OF,TENSILE STEEL LTD THROUGH CHAIRMAN AND MANAGING DIRECTOR RAM	NOTICE SERVED BY DS,MR KV SHELAT
1211	MCA/79/2011	18/01/2013	PATEL HASMUKHBHAI DEVSHIBHAI,	(MR ASHOK G PATEL)	AJAY BHADU,N S PATEL - EXECUTIVE ENGINEER,MAYURBHAI SHAH - DEPUTY EXECUTIVE ENGINEER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1212	MCA/82/2011	04/04/2011	BABUBHAI CHAKUBHAI VADODARIA,	MR P P MAJMUDAR	BHIKHABHAI NATHABHAI VADODARIA,SAVJIBHAI NATHABHAI VADODARIA,BATUKBHAI NATHABHAI VADODARIA,BABUBHAI NATHABHAI VADODARIA	NOTICE SERVED BY DS,MR P B KHANDHERIA
1213	MCA/85/2011	28/03/2011	GITABEN D/O MOTIBHAI DESAI,	MR TUSHAR CHAUDHARY	LABHUBHAI BABUBHAI DESAI,	RULE SERVED
1214	MCA/87/2011	09/03/2011	RAMESHWARI D/O NIRANJAN RAMPRASAD SHUKLA WIFE OF BRIJESH JYO,	MR YUNUS U MALEK,MR HB CHAMPAVAT	BRIJESH JYTINDRA ACHARYA,	MR P B KHANDHERIA
1215	MCA/96/2011	17/02/2011	CHIRAG LALITBHAI PATEL,	MR PJ KANABAR	PASCHIM GUJARAT VIJ CO LTD,CHATURBHAI C DAMOR	RULE SERVED BY DS,MR DIPAK R DAVE
1216	MCA/98/2011	07/02/2011	GHANSHYAM KUNVARJI TANK,	MRS KRISHNA G RAWAL	RUDRESH J HUDAD CHEIF OFFICER,SHAILJA PATEL COMMISSIONER/SECRETARY,THE DISTRICT COLLECTOR,THE TREASURY OFFICER	
1217	MCA/106/2011	05/05/2011	CHETNABEN W/O MADHAVJIBHAI SAVALIYA,	MR PREMAL S RACHH	MADHAVJIBHAI LIMBABHAI SAVALIYA,	MR UTPAL M PANCHAL
1218	MCA/110/2011	21/02/2011	ARJAN VASHRAMBHAI GORI,	MR ANAND B GOGIA,MR BB GOGIA	D H BHRAMBHATT,	
1219	MCA/121/2011	28/01/2011	CHETAN OVERSEAS PVT LTD., THROUGH SATISH BANSILAL MAHESHWARI,	VIRAL K SHAH	J G PANDYA - SALE COMMITTEE/LIQUIDATOR,P G KADIYA	
1220	MCA/124/2011	04/04/2011	DIPIKABEN DHIRAJLAL GOHIL,	MR MP SHAH	RAJESHBHAI HARILAL PANSANIA,	RULE SERVED,HL PATEL ADVOCATES
1221	MCA/132/2011	28/02/2011	MAHESHKUMAR GUPTA S/O NANNUMAL GUPTA,	MR JA ADESHRA	RAMAN SHRIVASTAVA - IPS,RAJ SINGH RATHORE	
1222	MCA/133/2011	01/04/2011	BALDEVBHAI SHANKERBHAI PATEL,	MR DEEPAK P SANCHELA	BHAVANJI KACHARAJI DECEASED THROUGH HEIRS,SITABEN WD/O. BHAVANJI THAKORE,DASHRATHJI BHAVANJI THAKORE,BALAJI BHAVANJI THAKORE	
1223	MCA/156/2011	06/07/2011	ALKESH PRAVINCHANDRA TRIVEDI,	(MR AG VYAS)	D J PATEL,D J SHAH	NOTICE SERVED,MR KEYUR A VYAS
1224	MCA/161/2011	05/08/2011	MANILAL RAVJIBHAI PATEL,	MR HEMAL K ACHARYA	STAINLLY P CHRISTIAN - SPECIAL RECOVERY OFFICER,SECRETARY UPASANA CO-OPERATIVEHOUSING SOCIETY LIMITED,	NOTICE SERVED,MR MUKESH N PANDIT,VIRAL K SHAH
1225	MCA/163/2011	09/03/2011	ANJANABEN BALKRUSHNA ZALA,	MR UM SHASTRI	R M PATEL, SECRETARY,,K K NIRALA, DISTRICT DEVELOPMENT OFFICER,B V JADEJA, DEPUTY DISTRICT DEVELOPMENT OFFICER,P V DOSHI, BLOCK HEALTH OFFICER	NOTICE SERVED,MR HS MUNSHAW
1226	MCA/173/2011	02/05/2011	SHEELABEN D/O CHINUBHAI RATHVA WIFE OF HITESHBHAI BARIA,	MR CR MISHRA	HITESH MAHENDRABHAI BARIA,	RULE SERVED BY DS,MRS NISHA M PARIKH
1227	MCA/179/2011	21/03/2011	THE ORIENTAL INSURANCE CO LTD,	MR GC MAZMUDAR,MR HG MAZMUDAR	OMPRAKASH DAULJILAL YADAV,MEENABEN OMPRAKASH YADAV,KAMLABEN DAULJILAL YADAV,MINAXIBEN WD/O OF NILESH OMPRAKASH YADAV,KAJAL NILESH YADAV (MINOR) THROUGH MINAXIBEN WD/O N YADAV,VISHAL NILESH YADAV (MINOR) THROUGH MINAXIBEN WD/O N YADAV,NASIRKHAN MUSTUFAKHAN PATHAN,PRAVINBHAI KISHANBAHI DANTANI	RULE SERVED,(MR MAYUR A THAKORE),MR TEJAS D SHUKLA
1228	MCA/200/2011	08/04/2011	SIDDHRAJBHA JETHABHA MANEK,	MR UM SHASTRI	R M PATEL - SECRETARY,AJAYKUMAR VYAS - DISTRICT DEVELOPMENT OFFICER,M D JOTANIYA - TALUKA DEVELOPMENT OFFICER,D I LUNAGARIYA - DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED,(MR PV HATHI)
1229	MCA/202/2011	19/04/2011	DWARKA CEMENT WORKS,JITEN MODI DIRECTOR	MR SP MAJMUDAR,MR P P MAJMUDAR	SANDEEPKUMAR DISTRICT COLLECTOR,	NOTICE SERVED BY DS,(MR KP VADODARIA)
1230	MCA/208/2011	28/12/2011	REKHABEN NATHABHAI JOSHI W/O PINTUKUMAR RAMSANGBHAI RAJGOR,	MR.MRUDUL M BAROT	PINTUKUMAR RAMSANGBHAI RAJGOR,	NOTICE SERVED,MR MAHENDRA U VORA

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1231	MCA/211/2011	28/03/2011	PARULBEN VISHALKUMAR NAKUM,	MR HARNISH V DARJI,MR BHAVIN J SATWARA	VISHALKUMAR HASMUKHBHAI NAKUM,	RULE SERVED,MR AJAYKUMAR CHOKSI,MR VAIBHAV A VYAS
1232	MCA/215/2011	02/05/2011	KETAN KUNVERJI DESAI,	VIRAL K SHAH	AGRAWAL - VICE CHAIRMAN AND MANAGING DIRECTOR,A K PATEL - REGIONAL MANAGER	(MR MB GANDHI),MR CHINMAY M GANDHI
1233	MCA/281/2011	06/05/2011	GRAVURE PACKAGING PRODUCTS,	MR HR PRAJAPATI	DIVISIONAL MANAGER,GENERAL MANAGER,MANAGING DIRECTOR	NOTICE SERVED BY DS,(MR MB GANDHI),MR CHINMAY M GANDHI
1234	MCA/283/2011	19/04/2011	ALKA PREMISES PRIVATE LIMITED,JITEN MODI DIRECTOR	MR SP MAJMUDAR,MR P P MAJMUDAR	SANDIP KUMAR DISTRICT COLLECTOR,	NOTICE SERVED,(MR KP VADODARIA)
1235	MCA/368/2011	06/05/2011	VALLABHBHAI JERAMBHAI VANANI\,	MR TULSHI R SAVANI	VITHTHALBHAI JADAVBHAI MANGUKIYA,SURESHBHAI VITHTHALBHAI MANGUKIYA,MANOJKUMAR KANTILAL SHAH,RUTURAJSINH JAGDISH SINH CHUDASAMA	NOTICE SERVED,MR VISHWAS S DAVE
1236	MCA/369/2011	10/10/2011	JANAKBEN RADHESHYAM VIRANI D/OSHIVABHAI LAVJIBHAI PARMAR,	MR MRUGEN K PUROHIT	RADHESHYAM NAGARBHAI VIRANI,	RULE SERVED BY DS
1237	MCA/373/2011	06/04/2011	KADIRAHMED ABDULGANI ANSARI,	MR AD DESAI,LOPA M BHATT	COMMISSIONER OF POLICE,GOVT OF GUJARAT	GOVERNMENT PLEADER
1238	MCA/396/2011	11/04/2011	MAHENDRASINH RAMSINH PATEL,	MS TANUJA N KACHCHHI	AJMERI MUSTUFA HUSSAINBHAI THE PRINCIPAL,STATE OF GUJARAT G.D.PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,HL PATEL ADVOCATES
1239	MCA/401/2011	17/06/2011	UMABEN KETANKUMAR LAKHTARIYA C/O HARESHKUMAR C VARSADA,	MR MRUGEN K PUROHIT	KETANKUMAR ROHITBHAI LAKHTARIYA,	RULE SERVED
1240	MCA/412/2011	18/03/2011	V N SHAH PRINCIPAL SENIOR CIVIL JUDGE,	(MR MUKUL SINHA)	G B SHAH,A K JYOTI CHIEF SECRETARY	
1241	MCA/414/2011	14/03/2011	MANOJ BHARATBHAI UPADHYAY,	MR KAMLESH S KOTAI	RAJESHBHAI PATEL APPELLATE AUTHORITY AND DEPUTY,STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR,PUBLIC INFORMATION OFFICER ANDDY.ESTATE & TDO .WEST ZONE,CHIEF INFORMATION COMMISSIONER R N DAS	GOVERNMENT PLEADER,NOTICE SERVED BY DS,(MR NV ANJARIA),MR DHAVAL G NANAVATI
1242	MCA/418/2011	21/02/2011	MADHAVLAL BALCHAND PATEL,	MR RK MISHRA	DINESHBHAI GOVINDBHAI PATEL,CHARITY COMMISSIONER	
1243	MCA/441/2011	28/03/2011	RAKESHBHAI VIDHYASAGAR ARORA,	(MR MB GANDHI),MR CHINMAY M GANDHI	PALAK RAKESHBHAI ARORA D/O NARENDRAPAL JUNEJA,	MR RAJU K KOTHARI
1244	MCA/445/2011	15/04/2011	CHIMANBHAI MATHURBHAI PATEL,	MR MANAN A SHAH	GAMANLAL SHANTILAL PATEL,CHAMPAKLAL PRANJIVDAS,LAVJIBHAI JUTHABHAI MANANI,SHAILESHBHAI KANJIBHAI RAMANI,DHARMENDRA LAVJIBHAI MANANI	
1245	MCA/449/2011	11/04/2011	BHIKHUBHAI NAGBHAI,	MS RV ACHARYA	BHARATBHAI JOSHI,	GOVERNMENT PLEADER,NOTICE SERVED
1246	MCA/464/2011	11/03/2011	JEHANGIRKHAN MUNWARKHAN PATHAN,	MR SP MAJMUDAR,MR P P MAJMUDAR	SHEHJAD AHMED M BUKHARI,	
1247	MCA/466/2011	14/07/2011	RAMESHCHANDRA KANAIYALAL KADIA,	MR IS SUPEHIA	SHAILESHBHAI KOHIYABHAI BHOI - PRESIDENT,	MS SNEHA A JOSHI
1248	MCA/483/2011	22/02/2011	BISMILLAKHAN KALEKHAN PATHAN,	(MR MUKUL SINHA)	P B PATNI COMMISSIONER OF FISHERIES,DINESH PATEL SUPERINTENDENT OF FISHERIES,RAJENDRA	
1249	MCA/492/2011	22/03/2011	DR.SWATI VIJAY MEHTA LECTURER & LADY MEDICAL OFFICE,	MR RAJESH K SHAH	STATE OF GUJARAT THROUGH DIRECTOR,R D PATEL ASSISTANT DIRECTOR (HOMEOPATHY),SARDAR PATEL UNIVERSITY,RAMKRISHNA SEVA MANDAL,ANAND HOMEOPATHIC MEDICAL COLLEGE & RESEARCH INSTITUTE,DR.N H SHARMA,RAJESH KISHORE I A S, PRINCIPAL SECRETARY,STATE OF GUJARAT	,MR DAXESH T DAVE,MR DHAVAL M BAROT,MR HARSHADRAY A DAVE

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1250	MCA/493/2011	22/02/2011	JAVANPURA GROUP GRAM PANCHAYAT THROUGH SARPANCH,	(MS NISHA M THAKORE),BHOOMI M THAKORE	JAI PRAKASH SHIV HARE,SECRETARY, P. PANNEEVVEL,STATE OF GUJARAT - THROUGH SECRETARY,PRATAP HIGH SCHOOL	
1251	MCA/506/2011	26/12/2011	KAVITA ALIAS PINKI ALIAS KAVYAWIFE OF CHETAN KANTHARIA AND,	MR RAJESH K SHAH	CHETAN HIMATBHAI KANTHARIA,	REFUSED SERVED (R)(70),DS AFF.NOT FILED (R)
1252	MCA/516/2011	25/02/2011	DEVIDAS RATILAL PATEL,PATEL DIPABEN DEVIDAS,PATEL PAULOMI HEMANT,PATEL KINNARI DEEPAKBHAI,RENUKABEN DEVIDAS PATEL	MR JA ADESHRA	TUSHAR DEVIDAS PATEL,	
1253	MCA/518/2011	28/04/2011	FARIDABEN ISMAILBHAI SANDHI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA	STATE OF GUJARAT,DHORAJI NAGARPALIKA,PARTHVAN GAJENDRAVAN GOSWAMI,H R PATEL - DISTRICT COLLECTOR & DISTRICT MAGISTRATE,D N PATEL - DISTRICT SUPERINTENDENT OF POLICE,V M CHAUHAN - DEPUTY SUPERINTENDENT OF POLICE,K S BHARAI - THEN POLICE INSPECTOR	NOTICE NOT RECD BACK,NOTICE SERVED,MR DEEPAK P SANCHELA
1254	MCA/524/2011	28/06/2011	BHIKHUBHAI RAMBHAI DAVE,NARANBHAI PITHABHAI MAKWANA,ALIBHAI ISMAILBHAI SUMRA,VALJIBHAI PUNJABHAI MAKWANA	MR DIPAK R DAVE	S K BARIYA DEPUTY SECRETARY,PANKAJKUMAR CHAIRMAN AND CHIEF EXECUTIVE O	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
1255	MCA/527/2011	04/04/2011	RANJITSINH JIVANJI CHAVADA SINCE DECEASED THRO'LEGAL,VASUBA WD/O RANJITSINH CHAVDA,HETALBEN RANJITSINH CHAVDA,NARENDRA RANJITSINH CHAVDA MINOR THRO'VASUBA R CHAVDA,ARVINDSINH RANJITSINH CHAVDA MINOR THRO' VASUBA R CHAVDA	MS NEETA J MERCHANT	MEMBER SECRETARY H K RAJ,CHIEF ENGINEER ZONE-2 BHAOJIYA,EXECUTIVE ENGINEER B S PATEL	
1256	MCA/531/2011	21/03/2011	PALAK PRAGNESH PATWA,	MR NEHUL L DAVE	PRAGNESH NARENDRABHAI PATWA,	RULE SERVED BY DS,MR BK OZA
1257	MCA/540/2011	24/02/2015	RASIKLAL GAMBHIRBHAI SHAH,	MR KG SHAH	SECURITY EXCHANGE BOARD OF INDIA,V.K .CHOPRA	
1258	MCA/579/2011	21/04/2011	KHAMBHAT NAGARPALIKA PENSIONERS MANDAL,	MR DG CHAUHAN	HIRENDRAKUMAR RASIKLAL GANDHI - PRESIDENT,LAKHABHAI G HUN - CHIEF OFFICER - KHAMBHAT NAGARPALIKA,SONALBEN V MISHRA - DIRECTOR OF MUNICIPALITIES,DISTRICT COLLECTOR	NOTICE SERVED,HL PATEL ADVOCATES
1259	MCA/585/2011	26/12/2011	MARIYAMBIBI W/O SAZAUDDIN GYASUDDIN SAIYED D/O MAHMED IDRIS,	MR MANAN A SHAH	SAZAUDDIN GYASUDDIN SAIYED,	RULE SERVED,MR MAKBUL I MANSURI
1260	MCA/595/2011	21/03/2011	MADHUBEN W/O DHIRAJLAL CHUDASMA,	MR YOGESH G DEV	HARISH SHUKAL - DISTRICT COLLECTOR,BHUPENDRA BABULAL GANDHI (MANAGING DIRECTOR)	,DELETED
1261	MCA/602/2011	01/04/2011	SUO MOTU,	SUO MOTU	MAHADEV KISHAN SAVANT,	SERVED BY AFFIX(N)
1262	MCA/604/2011	08/04/2011	HATI BABU RAJA,	MR NITIN M AMIN	C H CHANDHELA, EXECUTIVE ENGINEER,R R DAMOR, SPECIAL LAND ACQUISITION OFFICER,MR.SHAILESH J.DESAI, SECRETARY, NARMDA WATER	GOVERNMENT PLEADER,NOTICE SERVED
1263	MCA/605/2011	08/04/2011	SHARDULBHAI RAMABHAI,	MR NITIN M AMIN	C H CHANDHELA, EXECUTIVE ENGINEER,R R DAMOR, SPECIAL LAND ACQUISITION OFFICER,MR. SHAILESH J.DESAI, SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED
1264	MCA/606/2011	08/04/2011	NATHALAL BHOVANBHAI,	MR NITIN M AMIN	C H CHANDHELA, EXECUTIVE ENGINEER,R R DAMOR, SPECIAL LAND ACQUISITION OFFICER,MR.SHAILESH J.DESAI SECRETARY, NARMDA WATER	GOVERNMENT PLEADER,NOTICE SERVED

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1265	MCA/609/2011	11/03/2011	DHANLAXMI CO.OP. HSG. SOC.LTD.,SONIBEN,TAKHIBEN D/O PUNJAJI BECHARJI THAKOR,SHANTABEN D/O PUNJAJI BECHARJITHAKOR,BACHUJI LILAJI,BHUPATJI LILAJI,PASAJI LILAJI,GHANSHYAM LILAJI,KUSKIBEN PUNJAJI THAKOR,MANGAGJI KANAJI THAKOR,BACHUJI KANAJI THAKOR,VISHNUJI KANAJI THAKOR,MAGHUBEN KANAJI THAKOR	(MS NISHA M THAKORE)	JAYANTILAL BHOGILAL DESAI,PARULBEN HEMANTBHAI PARIKH,JAGATBHAI HASMUKHBHAI PARIKH,BHADRESHBHAI SHANTILAL SHAH,BABUBHAI DAHYABHAI PATEL,CHINUBHAI DAHYABHAI PATEL,DINESH CHINUBHAI PATEL,SHANTABEN CHINUBHAI PATEL,NATVARBHAI DAHYABHAI PATEL,DINESHBHAI DAHYABHAI PATEL,RAKESH DINESHBHAI PATEL,ATUL DINESHBHAI PATEL,HANSABEN DINESHBHAI PATEL,ARVINDBHAI DAHYABHAI PATEL,BHOGILAL DAHYABHAI PATEL,AHMEDABAD URBAN DEVELOPMENT AUTHORITY	
1266	MCA/615/2011	08/04/2011	BHANBHAI BACHUBHAI NANABHAI,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	CHAMPUBHAI VIRABHAI KHUMAN,PUNJABHAI LAKHABHAI KHUMAN,TAPUBHAI BHOJABHAI KHUMAN,BAVABHAI DADUBHAI KHUMAN,AMRUBHAI DADUBHAI KHUMAN,DHIRUBHAI VALABHAI KHUMAN	
1267	MCA/619/2011	31/03/2011	H L PATEL,	(MR PARESH UPADHYAY)	M M SHRIVASTAVA - IAS,RAJESH KISHOR - IAS - PRINCIPAL SECRETARY TO THE GOVERNMENT,J N HATHI - DIRECTOR OF PENSION AND PROVIDENT FUND,J A BAROT - ASSISTANT EXAMINER OF LOCAL FUNDS ACCOUNTS	GOVERNMENT PLEADER
1268	MCA/627/2011	04/04/2011	DAYARAM KELVANI MANDAL THRO. PRESIDENT/ SECRETARY,	MS MAMTA R VYAS	HASMUKH HADHIA,C V SOM, COMMISSIONER OF MID DAY MEALS AND SCHOOLS,S P CHAUDHARI DISTRICT EDUCATION OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
1269	MCA/635/2011	27/07/2011	VIJAYKUMAR CHHAGANLAL DAMODARA,	MR MB PARIKH	R M PATEL SECRETARY,BANSANIDHI PANI	NOTICE NOT RECD BACK
1270	MCA/642/2011	17/06/2011	PRATIKSHA D/O DHIMANTKUMAR TRIVEDI W/O VAIBHAV TRIVEDI,	MS SM AHUJA,MS JAGTAP MEENA ANIL	VAIBHAV DINESHCHANDRA TRIVEDI,	RULE SERVED BY DS
1271	MCA/649/2011	26/12/2011	JIGNABEN KAUSHALBHAI TRIVEDI,	MR PRATIK Y JASANI	KAUSHALBHAI JAYANTBHAI TRIVEDI,	RULE SERVED BY DS,MR SP KOTIA
1272	MCA/651/2011	11/04/2011	NAZIR HUSSEN I HUSSENI,	(MR KG PANDIT)	V B TRIVEDI AND / OR HIS SUCCESSOR IN OFFICE AS,A M UPADHYAY AND/OR HIS SUCCESSOR IN OFFICE AS CHIEF OFFICER,DR.SONAL MISHRA,N D SHETH AND/OR HIS SUCCESSOR IN OFFICE - SECTION OFFICER	,NOTICE SERVED,MRS KRISHNA G RAWAL
1273	MCA/667/2011	08/07/2011	PRAVINBHAI SHANTUBHAI PATEL,	MR ARPIT A KAPADIA	COMPETENT AUTHORITY,A J SHAH OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR ASPI M KAPADIA
1274	MCA/668/2011	08/07/2011	BALVANTBHAI GOVANBHAI PATEL,	MR ARPIT A KAPADIA	COMPETENT AUTHORITY,A J SHAH OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR ASPI M KAPADIA
1275	MCA/670/2011	09/11/2011	RAMESHBHAI DAJIBHAI PATEL,BHIKHIBEN GOVANBHAI PATEL	MR UTPAL M PANCHAL	LALLUBHAI RAMABHAI PATEL,ARVINDBHAI LALLUBHAI PATEL,NATUBHAI LALLUBHAI PATEL,VAJIRBHAI RAMABHAI PATEL,AMRATBHAI RAMABHAI PATEL,SHANTABEN RAMABHAI PATEL	DELETED,MR NV GANDHI
1276	MCA/671/2011	08/04/2011	DR.AJAY NANAJI RAJPUT,DR.MAHENDRA H VYAS,DR.PURUSHOTTAMBHAI V MAKWANA,DR.PUSHPABEN P MULTANI,DR.D.B.PATEL,DR.MANOJ N THAKKAR	(MR SJ GAEKWAD)	RAJESH KOSHOR - SECRETARY,NITIN S VORA - DIRECTOR	GOVERNMENT PLEADER
1277	MCA/680/2011	11/04/2011	KARSANBHAI HIRABHAI VANKAR,	(MR MAHENDRA K PATEL)	M C MODI DEPUTY EXECUTIVE ENGINEER,	NOTICE NOT RECD BACK
1278	MCA/681/2011	09/05/2011	NIRUPAMA J VADALIA,	MRS SANGEETA N PAHWA	STATE OF GUJARAT,C.V. SOM COMMISSIONER OF EDUCATION,H.N. HARIYANI DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1279	MCA/685/2011	19/12/2012	VINUBHAI MOTIBHAI MAKWANA,JANAKBHAI RAMANBHAI PATEL,SANDEEPBHAI RAMESHBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT THROUGH AVANTIKA SINGH AVLAKH,AVANTIKA SINGH AVLAKH AND/OR HIS SUCCESSOR IN OFFICE,JAYDEEPSINH S CHAUHAN AND/OR HIS SUCCESSOR IN OFFICE,DINESHBHAI MANIBHAI PATEL AND/OR HIS SUCCESSOR IN OFFICE,YOGI GRAHAK SAHAKARI MANDAL	GOVERNMENT PLEADER,MR HS MUNSHAW,MR PRADEEP PATEL,MR JAL S. UNWALLA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1280	MCA/691/2011	19/10/2011	PATEL KESHAVLAL PURSHOTTAMDAS THROUGH POA PATEL JAGDISHBHAI,PATEL JAGDISHBHAI PURSHOTTAMDAS	MR RAKESH R PATEL	PATEL BABULAL PURSHOTTAMDAS,PATEL MOHANLAL PURSHOTTAMDAS	NOTICE SERVED,MR BP GUPTA,MR DHAVAL N VAKIL
1281	MCA/701/2011	29/06/2011	UMESHKUMAR BHAILALBHAI PATEL,	MR ARPIT A KAPADIA	COMPETENT AUTHORITY,A J SHAH OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR ASPI M KAPADIA
1282	MCA/703/2011	05/04/2011	KAMLESH SHARMA,M B PILLEVAN,NIRANJAN SHARMA,SWEETY RUPAREL,PRAGNESH PATEL,CHETNA KODINARIYA,PIYUSHA BAROT,MEERA KESHAVLAL BHOJANI,RAKESH MURARILAL GUPTA,RAKESH RAMESH CHAND PARASHAR,AMI VRUJLAL RAJANI	MR PR NANAVATI	RAJESH KISHOR SECRETARY,BALWANT SINGH SECRETARY,MEGHABEN JANI DIRECTOR,B P PARMAR PRINCIPAL,,CHANDRA KALA R PANDIT PRINCIPAL,PRINCIPAL - GOVERNMENT AYURVED COLLEGE,GUJARAT PUBLIC SERVICE COMMISSION	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1283	MCA/704/2011	05/04/2011	ANITA KANJIBHAI KATARIA,MASTAN RAO MADARSHAH KOKODA,DUSTIDEV D SAHU,MAHESH CHAND R GUPTA,DHAMINI ARVINDBHAI NIRMAL,BHARAT AMBABHAI MUNGARA,APOORV MAHENDRABHAI BHATT,PURVA VASUDEV JOSHI,KRISHNA JAYANTILAL MAKADIA,SANDIP G BUDDHADEV,NEETA C PATEL	MR PR NANAVATI	RAJESH KISHOR - SECRETARY,BALWANT SINGH - SECRETARY,MEGHABEN JANI - DIRECTOR - SYSTEM OF INDIAN MEDICINE &,CHANDRA KALA R PANDIT - PRINCIPAL,B P PARMAR - PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
1284	MCA/723/2011	27/04/2011	PRAHLADHI VALAJI THAKOR,	MR UMANG K CHOKSI	STATE OF GUJARAT,LOCHAN SHEHRA,SUPRETENDENT OF THE STAMPS & CHIEF CONTROLLING,GAMETI, THE INCHARGE DEPUTY COLLECTOR, PART-2	GOVERNMENT PLEADER,NOTICE SERVED
1285	MCA/724/2011	27/04/2011	BEENABEN GANPATBHAI THAKKAR,	MR UMANG K CHOKSI	P PANIRVELL, NEW SACHIVALAYA,LOCHAN SHEHRA, THE CHIEF CONTROLLING REVENUE AUTHORITY,DEPUTY COLLECTOR GAMETI , PART-2,,COLLECTOR OF STAMPS SHRI RATHOD,DEPUTY COLLECTOR PART- 1 D H PARMAR, PART-1	GOVERNMENT PLEADER,NOTICE SERVED
1286	MCA/725/2011	05/04/2011	SPARKLING GEMS & CO THRO AUTHORIZED PERSON HITESH,	MR UMANG K CHOKSI	P PANIRVELL, REVENUE SECRETARY,LOCHAN SHEHRA,SUPRETENDENT OF THE STAMPS & CHEIF CONTROLLING,D H PARMAR DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
1287	MCA/729/2011	05/05/2011	JAGRUTIBEN AMUL RATHOD,	MR CHETAN K PANDYA	AMULBHAI RATHOD S/O RAJUBHAI @ RAJENDRABAHI RATHOD,	RULE SERVED BY DS,MR YOGEN N PANDYA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1288	MCA/781/2011	13/10/2011	GORABHAI BOGHABHAI ZAPADA,	MR VIJAY H NANGESH	STATE OF GUJARAT THROUGH SECRETARY,COLLECTOR,PRANT OFFICER AND SUB DIVISIONAL MAGISTRATE,DISTRICT DEVELOPMENT OFFICER,DISTRICT SUPERINTENDENT OF LAND RECORDS,SHAMJIBHAI KERAMBHAI SOLANKI,GHUGHABHAI DHARAMSHI PARLIYA,SOLANKI GAPARIBEN JETHABHAI,BALVALIYA DEBABHAI ODHADBHAI,DHIRUBHAI SAGRAMBHAI DABHI,SAVJIBHAI KANJIBHAI,DHUDABHAI TEJABHAI,PUNJABHAI DHARAMSIBHAI,KALYANBHAI DHARAMSHIBHAI,BHANUBHAI SAGRAMBHAI,RAGHUBHAI GOPABHAI,MAGANBHAI DAGRAMBHAI,VINUBHAI SHIVABHAI,SHIVABHAI MANJIBHAI,MITHIBEN HEMUBHAI,JANUBEN BACHUBHAI,RADHABHAI KALABHAI,MASHRUBHAI KALABHAI,RAGHUBHAI KALABHAI,KALYANBHAI GOPALBHAI,PREMJIBHAI DHANJIBHAI,DHIRUBHAI GOVINDBHAI,BHUDARBHAI BHANUBHAI PATALIYA,VASHRAMBHAI UKABHAI,GOVINDBHAI VITHALBHAI,JERAMBHAI DHARMSHIBHAI,LALJIABHAI DHARMSHIBHAI,KARSHANBHAI SAVJIBHAI,VALJIBHAI VIRJIBHAI,RUPABHAI SUKHABHAI,UKABHAI RAMABHAI,BHANUBHAI KADVABHAI,DHARMESHBHAI SHIVABHAI,HEMUBHAI BALUBHAI,THOBHANBHAI MERAMBHAI,HEMUBHAI MEGHAJIBHAI,RAJUBHAI PUNJABHAI,JINABHAI SAGRAMBHAI,SHAMJIBHAI KALYANBHAI,DHIRUBHAI BHANUBHAI,BHAGUBHAI SHAMBHUBHAI,BHUPATBHAI UKABHAI,ARJANBHAI SHIVABHAI,CHANDUBHAI RAMSANGBHAI,PREMJIBHAI RAMSANGBHAI,DHIRUBHAI HANUBHAI,MAGANBHAI KALYANBHAI,PRABHATBHAI KALYANBHAI,DAMJIBHAI KALYANBHAI,RANJITBHAI UKABHAI,LABHUBHAI ANADABHAI,JIVRAJBHAI UKABHAI,BHIMJIBHAI VASHRAMBHAI,MAVJIBHAI BHIMABHAI,VAJUBHAI MAGHAJIBHAI,MANUBHAI NARANBHAI,VITHALBHAI SHIVABHAI,SAGARBHAI OGHADBHAI,JADAVBHAI SHAMLABHAI,HAKABHAI SHAMLABHAI,DAYABHAI KANJIBHAI,GOPALBHAI KALYANBHAI,BHUPATBHAI KALYANBHAI,ARVINDBHAI DHIRUBHAI,MACHUBHAI UKABHAI,MANUBHAI BACHUBHAI,PARSHOTTAMBHAI MANUBHAI,MAKHABHAI RATNABHAI,NATHUBHAI RATNABHAI,RAHULBHAI RATNABHAI,HARJIBHAI DHANJIBHAI,YUDHABHAI DHANJIBHAI,SATTABHAI SHIVABHAI,DEVABHAI RAMABHAI,THOBHANBHAI UKABHAI,KHIMJIBHAI UKABHAI,VAJUBHAI VAKHABHAI,VAJUBHAI JERAMBHAI,DEVABHAI JERAMBHAI,MANSANGBHAI NARANBHAI,NAGARBHAI NANJIBHAI,BHAVABHAI KARASHANBHAI,BHUDARBHAI KARAVABHAI,LAGHUBHAI KARNABHAI,KARSHANBHAI ZAVERBHAI,HANUBHAI KARNABHAI,BHARATBHAI MANGALBHAI,MAGANBHAI SHIVABHAI BAVALIYA,JERAMBHAI GOPALBHAI,GOPALBHAI SAVABHAI,HARJIBHAI DHANJIBHAI,GHUGHABHAI DHANJIBHAI	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,SERVED BY AFFIX(N),REFUSED SERVED (N)(10),MR HS MUNSHAW,MS SHEEJA G NAYAR
1289	MCA/784/2011	06/05/2011	KALAJI MAFAJI KHANT,	MR PH PATHAK	S G BHATT, SECRETARY, OR HIS SUCCESSOR IN OFFICE,S H SHAH, EXECUTIVE ENGINEER	,NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1290	MCA/830/2011	04/07/2011	SANJAY J TRIVEDI,	MS MAMTA R VYAS	V B DODIYA - SECRETARY,	
1291	MCA/831/2011	24/08/2011	DOLATSINH RAMSING,KIRAN JIVANLAL,BIJAL SAJAN,KARA RANMAL,DINESH NATHU	MS MAMTA R VYAS	D N DESAI - ADMINISTRATOR / CHIEF OFFICER,	MR ASIT B JOSHI
1292	MCA/836/2011	14/07/2011	KANUBHAI PARMAR,	MR JAYRAJ CHAUHAN	C V LATTA - TALUKA DEVELOPMENT OFFICER,SANDHYA BHULLAR - DISTRICT DEVELOPMENT OFFICER	MR UM SHASTRI
1293	MCA/851/2011	18/04/2011	VASOYA LALITKUMAR GORDHANBHAI,RAMESHBHAI NATHABHAI VALIYA,BHIKHABHAI V MAKWANA,DEVRAKHIBHAI A CHANDRAVADIYA,PRATAPGIRI PREMGIRI APARNATHI	MR MUKESH H RATHOD	A S BHARTI,CHAKRABORTY SECRETARY OF FINANCE DEPARTMET,S J DESAI SECRETARY OF NARMADA IRRIGATIO,S T MEHTA EXECUTIVE ENGINEER	NOTICE SERVED
1294	MCA/857/2011	29/12/2011	JIGNESHBHAI RAMESHWARBHAI CHAUDHARY (DECD.) THROUGH RAMESHWA,AMBABEN RAMESHWARBHAI CHAUDHARY,DHRUTI JIGNESH CHAUDHARY(MINOR) THROUGH RAMESHWARBHAI R CHAU,HARSH JIGNESHBHAI CHAUDHARY (MINOR) THROUGH RAMESHWARBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	JIGNABEN WD/O JIGNESHBHAI CHAUDHARY,MOH.SALLAUDDIN MOHMMADALI SAIYED,CHOLA MANDALAM GENERAL INSURANCE CO	,RULE SERVED BY DS,SERVED BY RPAD (R)
1295	MCA/863/2011	04/04/2011	HEMALIBEN MUKESHBHAI DHAMELIA,	MR PRATIK Y JASANI	MAHESHKUMAR RATILAL DHAMELIA,	RULE SERVED BY DS
1296	MCA/880/2011	07/04/2011	ASHOK H BADHIA,JASWANT P SHAH	MR SUNIL K SHAH	R M PATEL SECRETARY,M A GANDHI DISTRICT DEVELOPMENT OFFICER	
1297	MCA/881/2011	05/05/2011	TARABEN SURJIBHAI KHARADI AND WIFE OF ISHWARBHAI M BUJ,	MR PARESH A. PATEL	ISHWARBAHI MAVJIBHAI BUJ,	MR RJ GOSWAMI
1298	MCA/886/2011	27/04/2011	KHALILU REHMAN RASULMINYA HAVAVALA,HAFIZUREHMAN RASULMINYA HAVAWALA	MR UMANG K CHOKSI	P PANIRVELL,LOCHAN SHEHRA CHIEF CONTROLLING REVENUE,DY COLLECTOR D H PARMAR	GOVERNMENT PLEADER
1299	MCA/890/2011	03/05/2011	GIRISHBHAI ISHWARBHAI PATEL,RAMESHBHAI ISHWARBHAI PATEL	MR RA PATEL	AVANTIKA SINGH KARWAL,S D DHANANI - DEPUTY COLLECTOR	NOTICE SERVED BY DS
1300	MCA/893/2011	07/07/2011	JAGDISH A PANDYA,	(MR RD RAVAL)	STATE OF GUJARAT THRO'SECRETARY-S J DESAI,UNDER SECRETARY H N CHAUDHARI	NOTICE SERVED
1301	MCA/906/2011	28/07/2011	RANA PRABHUDAS DHANJIBHAI,	MR. YOGENDRA THAKORE	R C RAVAL - DIRECTOR OF PRIMARY EDUCATION,V A PANDYA - DIRECTOR OF PENSION DEPARTMENT,DARSHANA JOSHI - DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1302	MCA/922/2011	04/04/2011	GIRISHBHAI CHELABHAI PATEL,	MR RAJESH P MANKAD	SHAILESH BHANDARI, MANAGING DIRECTOR,	
1303	MCA/924/2011	26/12/2011	ASHABEN @ NILAMBEN BHIKSHUPRASAD SHUKAL,	MR Y J PATEL	DILIPKUMAR BALVANTRAY DAVE,	RULE SERVED,MR HRIDAY BUCH
1304	MCA/931/2011	04/04/2011	RAXABEN W/O PRAVINKUMAR SEJPAL& D/O BHUDARLAL KANJILAL,	MR YH VYAS	PRAVINKUMAR VIRJIMAL SEJPAL,	
1305	MCA/951/2011	08/08/2011	BALKRISHNA GONDALIYA,	MR PH PATHAK	MR.V.V.MACHHAR. (I/C MAMLATDAR),THE DEPUTY SECRETARY,THE DISTRICT COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1306	MCA/964/2011	28/04/2011	B M PATEL,		RAMESH P RAVAL,ADVOCATE K G PONDIT	
1307	MCA/967/2011	10/05/2011	RAJNIKANT SATYAVAN VAGHARI,	(MR AG VYAS)	SANJAYKUMAR - COLLECTOR,COLLECTOR,MAMLATDAR (S.S.KALASAVA)	
1308	MCA/970/2011	20/07/2011	RAJNIKANT DEVIDAS SHROFF CHAIRMAN MANAGING DIRECTOR OF,UNITED PHOSPHORUS LTD.	SINGHI & CO	LUCKY CHEMICAL INDUSTRY,VIVEK PATEL,SANTOSH V. PATEL,ATUL PATEL	,MR VIKRAM J THAKOR
1309	MCA/976/2011	28/12/2011	NAFISA ABDULGANI VOHRA,	MR ASHISH M DAGLI	SAMIR AHMED MOHMED ALI VOHRA,	DS AFF.NOT FILED (R),MR SALIM M SAIYED
1310	MCA/989/2011	08/04/2011	KHAGEN KISHANBHAI KASHIWALA,	MR UMANG K CHOKSI	I P GAUTAM (IAS),UTPAL PADIYA (GAS) DEPUTY MUNICIPAL COMMISSIONER	
1311	MCA/990/2011	11/07/2011	NITU RAJESH BANSAL,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	STATE OF GUJARAT,K M PARMAR,A J SAIYED	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1312	MCA/997/2011	02/05/2011	VIKRAMBHAI PUNJABHAI PALKHIWALA,	MR SALIL M THAKORE	KALA COLONY COOPERATIVE HOUSING SOCIETY LIMITED,PUNJABHAI MOHANBHAI PALKHIWALA(DECEASED),ANILBHAI PUNJABHAI PALKHIWALA,GAUTAMBHAI PUNJABHAI PALKHIWALA	
1313	MCA/1017/2011	07/10/2013	GOOL MANECK PARDIWALLA,CYRUS MANECK PARDIWALLLA,BEHRAM MANECK PARDIWALLA,BANOO MARZBAN PARDIWALLA,COOMI CYRUS PARDIWALLA,RUSTOM MARZBAN PARDIWALLA	MR ADIL R MIRZA	SUNNU SOHRAB PARDIWALLA,DAULATBHAI GUMANBHAI PATEL,JASWANT KESHAVLAL PATEL,CHANDRAKANT AMBALAL PATEL,K I PATEL SUB REGISTRAR	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N),DELETED,RULE SERVED,MR MUKESH A PATEL,MR PRADEEP PATEL,MR DHAVAL D VYAS
1314	MCA/1019/2011	05/04/2011	YUNISBHAI ABDULGANI GAMI TALAT,	(MR KG PANDIT)	V B TRIVEDI AND / OR HIS SUCCESSOR IN OFFICE AS,A M UPADHYAY AND / OR HIS SUCCESSOR IN OFFICE AS,SONAL MISRA - DIRECTOR - OFFICE OF THE DIRECTOR OF	
1315	MCA/1024/2011	22/06/2011	SUNIL TULSIDAS JOBANPUTRA,YASHVIR G AYACHI,PUSHKAR BABUBHAI PATEL,ASIT ARVINDBHAI PALAN,DIPAK SAMJIBHAI KOTAK,TEJAS SURESHBHAI GOHIL,PANKAJ KANTILAL KOTHARI,PARAKRAMSINH JAMBHA JADEJA,DHIRUBHA BHURUBHA JADEJA,SHAKTISINH ANOPSINH JADEJA,KULDIPSINH NARPATSINH JADEJA,VIKRAM KANTILAL VYAS,ANAND PRAVINBHAI DAKSHINI,CHANDRAKANT KANTILAL VAGAD	MR BY MANKAD	STATE OF GUJARAT,LOCHAN SAHERA - SUPERINTENDENT OF STAMPS,D L PARMAR - DEPUTY COLLECTOR (STAMPS)	GOVERNMENT PLEADER,NOTICE SERVED
1316	MCA/1033/2011	26/04/2011	L R CHITRODA,	(MR BD KARIA)	S B RAVAL - CHAIRMAN AND MANAGING DIRECTOR,M B JADEJA - CHIEF EXECUTIVE OFFICER,V M DOMADIA - CHIEF ENGINEER	
1317	MCA/1035/2011	26/12/2011	SHOBHANABEN VIMALKUMAR MUJAPARA,	MR P P KASVALA	VIMAL SHAMBHUBHAI MUJAPARA,	RULE SERVED
1318	MCA/1052/2011	24/06/2011	BINDUBEN BRIJESHBHAI POPAT,	MR SUNIL B PARIKH	BRIJESH PRAVINKUMAR POPAT,	RULE SERVED BY DS
1319	MCA/1055/2011	19/07/2011	HASUMATIBEN JAYENDRABHAI BHATT,YAGNESHKUMAR JAYENDRABHAI BHATT,NAYANKUMAR JAYENDRABHAI BHATT	MR.HIREN M MODI	RAJ GOPAL (IAS) MD, GUJARAT STATE ROAD TRANSPORT CORPORATION,	
1320	MCA/1062/2011	15/07/2011	PREETIBEN W/O ROHITKUMAR AGARWAL,	MR RAVI KARNAVAT	ROHITKUMAR SATPAL AGARWAL,	RULE SERVED BY DS
1321	MCA/1063/2011	08/04/2011	RAMESHCHANDRA LALJIBHAI PATEL,BIPINCHANDRA DHANJIBHAI VASADIYA	MR MJ MEHTA	S A RAVAL DEPUTY SECRETARTY,H U KALYANI ADDITIONAL ENGINEER,KESHUBHAI M THORIA DEPUTY EXECUTIVE ENGINEER	
1322	MCA/1065/2011	20/07/2011	BHAVANI QUARRY WORKS - THROUGH PARTNER PRAHLADSINH B GOHIL,	MR UDAY R BHATT	DHANJIBHAI G ZALAWADIA - COLLECTOR AND DISTRICT MAGISTRATE,PRAMOD V CHOURE - ASSISTANT GEOLOGIST	GOVERNMENT PLEADER,NOTICE SERVED
1323	MCA/1066/2011	20/07/2011	SIDDHI VINAYAK QUARRY WORKS - THROUGH PARTNER PRAHLADSINH,	MR UDAY R BHATT	DHANJIBHAI G ZALAWADIA - COLLECTOR AND DISTRICT MAGISTRATE,PRAMOD V CHOURE - ASSISTANT GEOLOGIST	GOVERNMENT PLEADER
1324	MCA/1067/2011	21/06/2011	LAXAMANSINH TAKHATSINH SOLANKI,	(MR DP VORA)	R M PATEL - STATE OF GUJARAT,L C PATEL - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1325	MCA/1074/2011	07/07/2011	SUHASINI JAYANAND FARMER,	MR HARDIK C RAWAL	RAJESH KISHORE SECRETARY,ANJU SHARMA COMMISSIONER	GOVERNMENT PLEADER
1326	MCA/1075/2011	25/07/2011	KOLI SAVJIBHAI BHIKHABHAI,	MR KL DAVE	UDIT AGRAWAL DEPUTY COLLECTOR,D H CHAUHAN DEPUTY COLLECTOR I/C,G G BOSANIA MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED
1327	MCA/1076/2011	02/12/2011	SARITA D/O MURLIDHAR S PAI AND W/O KENNY VIJAY VANKTESH,	MR PK SHUKLA	KENNY VIJAY VANKTESH,	RULE SERVED,MR JV SOMESHWAR
1328	MCA/1082/2011	21/06/2011	MELABHAI VIKABHAI TADVI,	(MR DP VORA)	R M PATEL STATE OF GUJARAT,L C PATEL, DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1329	MCA/1089/2011	09/05/2011	NARENDRAKUMAR SHANKERLAL DAVE,RAMANBHAI D KACHHIA	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	M M SHRIVASTAVA- IAS ADDITIONAL CHIEF SECRETARY,RAJESH KISHORE-IAS PRINCIPAL SECRETARY,ANJU SHARMA,J N HATHI DIRECTOR OF PENSION AND,J A BAROT ASSITANT EXAMINER OF LOCAL	GOVERNMENT PLEADER

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1330	MCA/1090/2011	21/06/2011	JASHBHAI BHAILALBHAI PATEL,	(MR DP VORA)	R M PATEL - STATE OF GUJARAT,B L PATEL - DISTRICT DEVELOPMENT OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED
1331	MCA/1096/2011	12/05/2011	NAI PRAVINABEN SURESHBHAI D/O PADALIYA LALJIBHAI MAGANBH,	MR UTPAL M PANCHAL	NAI SURESHBHAI PARSHOTTAMDAS,	MS SONAL D VYAS
1332	MCA/1098/2011	18/04/2011	MEGHJIBHAI MOHANBHAI SAGAR,	MRS NASRIN N SHAIKH	B S KOTHIA MANAGER,	
1333	MCA/1103/2011	27/04/2011	PRITESH DHIRUBHAI AMIN,	MR UMANG K CHOKSI	P PANIRVELL,LOCHAN SHEHRA CHIEF CONTROLLING REVENUE,DEPUTY COLLECTOR T K DAMOR	NOTICE NOT RECD BACK
1334	MCA/1109/2011	21/06/2011	JANAKGIRI AMRUTGIRI GOSWAMI,	(MR DP VORA)	R M PATEL, STATE OF GUJARAT,L C PATEL,DISTRICT DEVELOPMENTOFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1335	MCA/1110/2011	21/06/2011	LOKRAJ RAMANLAL PANDYA,	(MR DP VORA)	R M PATEL - STATE OF GUJARAT,L C PATEL - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1336	MCA/1111/2011	21/06/2011	ARVINDBHAI VALLABHDAS SHAH,	(MR DP VORA)	R M PATEL - STATE OF GUJARAT,L C PATEL	GOVERNMENT PLEADER,NOTICE SERVED
1337	MCA/1115/2011	19/04/2011	PARMAR PRAVINBHAI JETHABHAI,		VISTARAN ADHIKARISHRI - RAMESHBHAI TRIVEDI,TALUKA DEVELOPMENT OFFICER - M M GADHAVI,DEPUTY SARPANCH - MANJULABEN GAMI,SARPANCH - VALJIBHAI FOSI,TALATI CUM MANTRI,DISTRICT DEVELOPMENT OFFICER - M B PATEL,DEVELOPMENT COMMISSIONER	
1338	MCA/1119/2011	21/06/2011	ARVINDBHAI RAMANLAL MAJMUDAR,	(MR DP VORA)	R M PATEL SECRETARY,L C PATEL DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1339	MCA/1124/2011	30/04/2012	POOJA ABHISHEK GOYAL NEE POOJA ASHOK GUPTA,	MR BOMI H SETHNA	ABHISHEK ASHWINI GOYAL,THE MANAGER BANK OF BARODA,THE MANAGER THE AXIS BANK,THE MANAGER H.D.F.C.BANK	NOTICE SERVED,NOTICE SERVED BY DS,MR PM DAVE,(MR MB GANDHI),MR YN RAVANI,MR SUNIL M AGRAWAL,MR CHINMAY M GANDHI
1340	MCA/1128/2011	06/05/2011	PATEL SHANTILAL BHURABHAI,	MR VIJAY N RAVAL	A S BHEVSAR, UNDER SECRETARY,MR. PARMAR, SPECIAL LAND ACQUISITION OFFICER,B C SHAH, EXECUTIVE ENGINEER	NOTICE SERVED BY DS
1341	MCA/1129/2011	09/05/2011	SIRAJAHEMAD NURMOHAMAD GOHIL,	MR SAMIR B GOHIL	R M PATEL, SECRETART,,	NOTICE NOT RECD BACK
1342	MCA/1130/2011	09/05/2011	ZAVERBHAI T PATEL,	TANNA ASSOCIATES	ANJU SHARMA,ANJU SHARMA, COMMISSIONER HEALTH MEDICAL SERVICE & MEDICAL,M M PRABHAKAR	
1343	MCA/1132/2011	18/04/2011	JAIMINI H VYAS,		K SHARMA - REGISTRAR - DISCIPLINARY COMMITTEE,	
1344	MCA/1134/2011	19/04/2011	ELECTRO INSULATORS THROUGH PROP. JANAK INDULAL VYAS,	MR UI VYAS	L CHUANGO MANAGING DIRECTOR GUJARAT URJA VIKAS NIGAM LTD,S B RAVAL, MANAGING DIRECTOR PASCHIM GUJARAT VIJ CO LTD	
1345	MCA/1135/2011	28/12/2011	RABARI SHAKARBEN D/O BHURABHAI,	(MR ALPESH G DODIA)	RABARI JESANGBHAI GOVABHAI,	RULE SERVED BY DS,MR ANVESH V VYAS,MR AM BHATASARA
1346	MCA/1136/2011	23/12/2011	SONALBEN W/O SANDEEPBHAI BHANUSHALI D/O MAGABHAI R THAKOR,	MR ASHISH M DAGLI	SANDEEPBHAI VALJIBHAI BHANUSHALI,	MR YN RAVANI
1347	MCA/1152/2011	13/07/2011	TEJABHAI HARIBHAI RABARI,	MR HARDIK C RAWAL	BIPINBHAI PATEL,HASMUKHBHAI MODI	NOTICE SERVED,HL PATEL ADVOCATES,MR SIDDHARTH H DAVE
1348	MCA/1158/2011	21/07/2011	SURESHKUMAR KUMRA,	(MR HEMANG R RAWAL)	HASMUKH ADHIYA,	GOVERNMENT PLEADER,NOTICE SERVED
1349	MCA/1159/2011	14/06/2011	SONABEN RUPABHAI PARMAR,	MR ND SONGARA	HARIT SHUKLA - COLLECTOR,VASUDEV THAKORDAS AILANI - MARUTI LAKHOTI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1350	MCA/1169/2011	11/07/2011	GHANSHYAM KUNVARJI TANK,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,SHAILJA PATEL SECRETARY, PENSION & PROVIDENT,THE DISTRICT COLLECTOR,THE TREASURY OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR MURALI N DEVNANI
1351	MCA/1170/2011	10/02/2012	SUDHABEN TRIBHOVAN CHAWDA POA OF PADMABEN JAGJIVAN,	MR VIRAL M PANDYA	SHAILESH NALINKANT PAREKH,	RULE SERVED BY DS,(MR SANDEEP N BHATT)
1352	MCA/1171/2011	11/05/2011	MRUGESH KANUBHAI PATEL,KANUBHAI NARANBHAI PATEL,SOMABHAI ISHWARBHAI PATEL	MR BM MANGUKIYA,MS BELA A PRAJAPATI	RANJITSINH JAISANGJI,SHARDABEN LAKMANSINH,KISHORE LAXMANJI,KISHORE LAXMANJI,SANJAY LAXMANJI,GITABEN BHARATSINH DABHI,SONAL BHARATSINH THROUGH GITABEN BHARATSINH,RINKUBEN BHARATSINH THROUGH GITABEN BHARATSINH,ADITYA BHARATSINH DABHI THROUGH GITABEN BHARATSINH,KAILASHBEN KANTILAL,INDUBEN AMARSINH,SHANKERSINH AMARSINH THROUGH INDUBEN AMARSINH,SONALBEN AMARSINH,TEJALBEN AMARSINH,ASHABEN AMARSINH,JASHUJI JAISANGJI,DILIPSINH KANTILAL,NATWARSINH BABUJI THAKORE,RAJU DHIRUJI THAKORE,SUSHILABEN BABUJI THAKORE,SAJJANBEN JUHAJI THAKORE,SHANTABEN WD/O KANTILAL JUHAJI,MEENABEN KANTIBHAI THAKORE,RAJU KANTILAL,RUTURAJ SHANKABHAI DESAI,NAGJIBHAI NUDHABHAI BHARWAD,DHARMESHKUMAR CHANDULAL PUROHIT,PRAHLADBHAI CHANDULAL PATEL,SHANKARBHAI JIVAJI DARBAR	
1353	MCA/1173/2011	10/02/2012	TRIBHOVAN JAGJIVAN CHAWDA,	MR VIRAL M PANDYA	SHAILESH NALINKANT PAREKH,	RULE SERVED BY DS,(MR SANDEEP N BHATT)
1354	MCA/1174/2011	06/05/2011	L J RAJYAGURU WRONGLY MENT.AS L D RAJYAGURU,	MR GM JOSHI	RAJESH KISHORE,M B JANI DIRECTOR OF INDIAN SYSTEM OF	
1355	MCA/1175/2011	22/12/2011	MEENABEN D/O NATUBHAI GOHEL,	MR.SHASHIKANT PARMAR	DILIPBHAI BHAGVANSINGH RAJ PARMAR,	RULE SERVED BY DS,MR HARDIK P BHATT
1356	MCA/1190/2011	09/12/2011	ANUSHREE MOHAN KAMATH W/O SHRIKANT SATYAMURTHY PRABHU,	MR EKANT G AHUJA	SHRIKANT SATYAMURTHY PRABHU,	RULE SERVED BY DS,MR MP SHAH,MS. KRUTI M SHAH
1357	MCA/1193/2011	15/06/2011	ROSHANIBEN VIPINCHANDRA BHATT NOW ROSHANIBEN A PATEL,	(MR DP VORA)	JIVANI SAHEB GUJARAT HOUSING BOARD,EXECUTIVE ENGINEER ROAD & BUILDING DIVISION,,A K RAKESH THROUGH SECRETARY,DISTRICT TREASURY OFFICER	
1358	MCA/1195/2011	27/04/2011	NANUBHAI ANANDBHAI PATEL FOR MS. BALAJI CORPORATION,	MR UMANG K CHOKSI	P PANIRVELL,LOCHAN SHEHRA CHIEF CONTROLLING REVENUE,DEPUTY COLLECTOR	
1359	MCA/1200/2011	03/05/2011	LATIFBHAI KARIMBHAI MOMIN,	MR JV JAPEE	CIRCLE OFFICER,ASSISTANT R.T.O.,COLLECTOR	
1360	MCA/1216/2011	26/12/2011	JULI BHARGAV NARGUND,	MS KRUTI J VORA	BHARGAV KRUSHNARAV NARGUND,	RULE SERVED
1361	MCA/1218/2011	26/12/2011	MADHUBEN NILESHBHAI PAAU,	MR TUSHAR L SHETH	NILESHBHAI JAYANTILAL PAAU,	RULE SERVED BY DS,MR AMRISH K PANDYA
1362	MCA/1221/2011	23/06/2011	BHAGWANDAS KHUBCHAND VANJANI,ARJAN CHANABHAI TILARA,ARUN PRABUDAS JOSHI,ATUL AMRUTLAL NIRMAL,PRAVIN MULJIBHAI CHAVDA,NITIN SHANTILAL KARIA,LALIT MANILAL TANK,ASHOK BHANJIBHAI SOLANKI	(MR AS SUPEHIA)	STATE OF GUJARAT,R B RAVAL DIRECTOR,MANAGER,SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
1363	MCA/1231/2011	17/08/2011	RAMESHBHAI HIRABHAI BARAIYA,	HL PATEL ADVOCATES	SONAL MISHRA,	GOVERNMENT PLEADER,NOTICE SERVED
1364	MCA/1235/2011	28/04/2011	J P SHETH,J K PATEL	MR VAJUBHAI D THORIA	SECRETARY,DR. H.R.SHAH DIRECTOR OF AGRICULTURE,A G P	
1365	MCA/1253/2011	06/09/2011	LALJIBHAI UGRABHAI PARMAR,	MR DP JOSHI	Y L VARMA DY. CONSERVATOR OF FOREST,RAMJI RAI CHIEF CONSERVATOR OF FOREST,D S NARVEY FOREST OFFICER	NOTICE SERVED

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1366	MCA/1261/2011	25/07/2011	VIPULKUMAR RAMNIKBHAI GOHIL,	MR PH PATHAK	D B SHAH, SECRETARY,V.M. PARGI, INSPECTOR GENERAL OF POLICE	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
1367	MCA/1262/2011	02/05/2011	LIQUIDATOR THE CAMBAY HINDU MERCHANTS CO-,	MR AJ YAGNIK	ANILBHAI RASIKLAL SHAH,I M PUROHIT DISTRICT REGISTRAR	
1368	MCA/1270/2011	10/05/2011	KANTILAL AMBALAL PATEL THRO'POA DOLLY KANTILAL PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	H S PATEL COLLECTOR,	
1369	MCA/1272/2011	03/05/2011	BIDHIN MANHARRAI BAXI,	(MR DEVARSHI D VAIDYA)	RITIN DILSUKHRAI BAXI,CITY SURVEY SUPERINTENDENT	
1370	MCA/1279/2011	25/11/2011	JANAKSHREE VIKRAMKUMAR ULVA,	MR PINAKIN M RAVAL	VIKRAMKUMAR RAMJIBHAI ULVA,	MR PARTHIV A BHATT
1371	MCA/1288/2011	23/06/2011	RANJITSINH CHAGANJI ZALA,	MR AJAY S JAGIRDAR	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE CHITRANJAN SINGH,SUPERINTENDENT OF POLICE PIYUSH PATEL	NOTICE SERVED BY DS
1372	MCA/1291/2011	04/05/2011	CHETANABEN VINODBHAI KAHAR,	HL PATEL ADVOCATES	VINODBHAI GOKULBHAI KAHAR,	
1373	MCA/1295/2011	01/08/2011	MEGHJIBHAI MOHANBHAI SAGAR,	MRS NASRIN N SHAIKH	B S KOTHIA THE MANAGER,	MR SACHIN D VASAVADA
1374	MCA/1341/2011	21/06/2011	BOMBAY PATEL WELFARE SOCIETY BHARUCH,	THAKKAR AND PAHWA ADVOCATES	STATE OF GUJARAT,S J GANDHI - DIRECTOR - STATE HEALTH & FAMILY WELFARE,P D VITHLANI - DIRECTOR - STATE HEALTH AND FAMILY WELFARE,PRAKASH VAISHNA - CHAIRMAN - CENTRAL ADMISSION COMMITTEE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1375	MCA/1351/2011	18/07/2011	LAKHUBHAI BHANABHAI PATEL,	MS PREETI S PARMAR,MR SV PARMAR	ASHOK J SHAH, COLLECTOR,PARSOTTAM M THAKOR, MAMLATDAR	
1376	MCA/1352/2011	19/12/2011	MADHAVIBEN W/O DIPAKKUMAR NAYAK AND D/O KIRITKUMAR RATILAL,	MR RF BHAGAT	DIPIKKUMAR CHIMANLAL NAYAK,	MR.HARDIK BHARHMBHAT
1377	MCA/1362/2011	17/08/2011	PRASHANTBHAI PUNAMCHAND SHAH,	MR YOGESH G DEV	GUJARAT KELAVANI TRUST THROUGH DIRECTOR & TRUSTY,MANAGING TRUSTY GUJARAT KELAVANI TRUST	
1378	MCA/1366/2011	27/06/2011	SATISHKUMAR KANAIYALAL BHATT,	(MR PARESH UPADHYAY)	R K TRIPATHI PRINCIPAL SECRETARY TO THE,DILIP K RAWAL REGISTRAR	
1379	MCA/1367/2011	27/06/2011	MANSUKHBHAI MOHANBHAI DHOLAKIA,	(MR KAMAL M SOJITRA)	R K TRIPATHI, PRINCIPAL SECRETARY TO THE GOVT. OF GUJARAT,DILIP K RAWAL, REGISTRAR	
1380	MCA/1368/2011	09/05/2011	GOVIND PRABHA AROGYA SANKOOL,SHREE HANS HOSPITAL,ARJOO HOSPITAL,GODFATHER HOSPITAL,GUPTA HOSPITAL,RAJ ORTHOPAEDIC HOSPITAL,OM ORTHOPAEDIC & MATERNITY HOSPITAL,KRISHNA ORTHOPAEDIC HOSPITAL & TRAUMA CENTRE,LATHIYA SURGICAL HOSPITAL & LEPROSCOPY CENTRE,SUNRISE SURGICAL HOSPITAL AND LAPROSCOPY CENTRE	(MR ANAND L SHARMA)	THE NEW INDIA ASSURANCE COMPANY LIMITED,	
1381	MCA/1377/2011	14/06/2011	ABDULBHAI HATIMBHAI SHAIKH THROUGH POA SHAIKH MOHMMAD YAS,	MR JR SHAH,VIRAL K SHAH	MUNICIPAL COMMISSIONER,TOWN DEVELOPEMENT OFFICER,S.M.CONSTRUCTION	NOTICE NOT RECD BACK,MR HIMANSHU K PATEL,MR KRUNAL D PANDYA
1382	MCA/1379/2011	16/08/2011	PRAVINSINH NARUBHA JADEJA,	MR MUKESH H RATHOD	J S MEHTA DEPUTY EXECUTIVE ENGINEER,V K SOJITRA EXECUTIVE ENGINEER	NOTICE NOT RECD BACK
1383	MCA/1380/2011	15/12/2011	MAMTA W/O AMAR RAO AND D/O KANAIYALAL BRAHBHATT,	MR RF BHAGAT	AMAR DINESHCHANDRA RAO,	MR NK MAJMUDAR,MR P B KHAMBHOLJA
1384	MCA/1385/2011	26/12/2011	BHARTIBEN RAJKUMAR DEMLANI,	MR ANAND B GOGIA,MR RB GOGIA	RAJKUMAR CHHATUMAL DEMLANI,	MR VIJAY H NANGESH
1385	MCA/1414/2011	18/07/2011	NIKHIL P JOSHI,	MR PH PATHAK	CHAUDHRY - CHIEF GENERAL MANAGER OR HIS SUCCESSOR IN OFFICE,B V SHAH - SR MANAGER OR HIS SUCCESSOR IN OFFICE,M M PRAJAPATI - MANAGER OR HIS SUCCESSOR IN OFFICE	

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1386	MCA/1421/2011	28/07/2011	NIRANJAN N RANA,YOGESHBHAI PATEL,NATWARBHAI B PATEL,SURESHBHAI K RANA,BALUKBHAI P PATEL	MR PH PATHAK	ARVIND B THAKKAR,	(MR BIPIN I MEHTA),MR VICKY B MEHTA
1387	MCA/1422/2011	18/07/2011	V D SHARMA,	MR VIRAT G POPAT,(MS PINKY M TRIVEDI)	RANJIT SINHA DIRECTOR GENERAL RPF,	
1388	MCA/1423/2011	16/12/2011	SUNITABEN KOSHMIKKUMAR PANCHAL,	MR ASHISH M DAGLI	KOSHMIKKUMAR GOPALDAS PANCHAL,	MR A M JOSHIYARA
1389	MCA/1430/2011	26/08/2011	MAHENDRABHAI P CHHATARARA,	MR PH PATHAK	K BHATI ADMINISTRATIVE OFFICER,	NOTICE SERVED BY DS
1390	MCA/1436/2011	12/05/2011	VILASBEN PARSHOTTAMBHAI AAMBALIYA,RATHOD REKHABEN KHIMJIBHAI,BARAD SANGITABEN LAKHUBHAI	MR KIRIT R PATEL	STATE OF GUJARAT THRO'COMMISSIONER OF HIGHER,SHREEMATI NATHIBAI DAMODAR THACKERSEY WOMEN'S UNIVERSITY,CONTROLLER OF EXAMINATION P N MANDHARE,OFFICER ON SPECIAL DUTY BHARATI NAYAK-DIRECTOR-BOARD P,DEAN - FACULTY OF EDUCATION MADHURA KESARKAR,ACTING VICE CHANCELLOR RAJAN WELARKAR,SECRETARY R V SAVANIYA	,GOVERNMENT PLEADER
1391	MCA/1440/2011	12/05/2011	M U JAMES,	MR ASIT B JOSHI	G K MADIA OR HIS SUCCESSOR IN THE OFFICE,ARVIND AGGARWAL MANAGING DIRECTOR,MAHESHWAR SAHOO CHAIRMAN	
1392	MCA/1465/2011	18/07/2011	SURESHCHANDRA MANEKLAL DHOLAKIA- TRUSTEE,	(MR NV ANJARIA)	B K SINHA IN CHARGE SECRETARY STATE OF GUJARAT,M THENARSON COLLECTOR OR HIS SUCCESSOR,RANJIT KUMARSING,DY COLLECTOR OF HIS SUCCESSOR IN OFFICE,BHAVESH H PATEL, SPECIAL MAMLATDAR OR HIS SUCCESSOR	
1393	MCA/1467/2011	24/11/2011	SWATI WIFE OF ANKUR ASHOKBHAI SHETH AND D/O CHANDRAKANT A GO,	MR DHAWAN M JAYSWAL	ANKUR SON OF ASHOKBHAI SHETH,	RULE SERVED BY DS,MR TARAK DAMANI
1394	MCA/1469/2011	14/06/2011	MAHENDRA BABULAL SHAH,	MR GAURAV CHUDASAMA	BABULAL SOMCHAND SHAH (EXPIRED),PANKAJ BABULAL SHAH,PRAFULLABEN BABULAL SHAH,AJITBHAI @ HASMUKHLAL BABULAL SHAH,SURESH BABULAL SHAH,CHAIRMAN	
1395	MCA/1471/2011	21/10/2011	JOITARAM RAMDAS PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	HASMUKHBHAI JIVANBHAI PATEL,KASHYAP S/O HASMUKHBHAI PATEL	(MR VM PANCHOLI)
1396	MCA/1481/2011	18/07/2011	ROHITKUMAR MANILAL SHAH,	MR.HIREN M MODI	HASIT SHUKLA,INDRAVADAN MODI,M M PATEL	
1397	MCA/1482/2011	18/07/2011	HASMUKHBHAI P PATEL,	(MR SANJAY D SUTHAR)	R C RAVAL OR HIS SUCCESSOR - DIRECTOR OF PRIMARY EDUCATION,	
1398	MCA/1486/2011	21/10/2011	VANDANA W/O KAPIL JAGANI,	(MR SL VAISHYA)	KAPIL S/O RAVIPRAKSAH JAGANI,	MR.HIREN M MODI
1399	MCA/1490/2011	13/04/2012	PRAVINBHAI P SUTHAR,	MR VINOD P SUTHAR	SUNAV KELAVANI MANDAL THROUGH SECRETARY,R K TECHNICAL INSTITUTE THROUGH PRINCIPAL K V PATE	NOTICE SERVED,(MR HJ NANAVATI)
1400	MCA/1491/2011	12/07/2011	GUAJRAT RAJYA SUDHARAI KAMDARSANGH THROUGH GENERAL SECRETARY,	(MR RD RAVAL)	SURENDRANAGAR DUDHREJ NAGARPALIKA THROUGH CHIEF OFFICER,PRESIDENT SHRI PRABHUBHAI DUNGARBHAI RATHOD,DIRECTOR	
1401	MCA/1492/2011	29/08/2011	M.R. LUHAR,	MR IS SUPEHIA	ANJU SHARMA, ESQ.,PRAKSHBHAI SONI, ESQ. CHAIRMAN	
1402	MCA/1496/2011	18/07/2011	NIKHIL KANUBHAI PATEL,	MR DIGANT M POPAT	N S SADASIVAN PILLAI,	
1403	MCA/1497/2011	26/07/2011	VIJAYSINGH BHAIJIJI THAKORE,	VIRAL K SHAH	HARSIT SHUKLA - COLLECTOR,RASIDMIYA JAFARMIYA MALEK	NOTICE NOT RECD BACK
1404	MCA/1498/2011	18/07/2011	PUNJABHAI LALJIBHAI THAKOR,	MR ND SONGARA	HARIT SHUKLA - DISTRICT COLLECTOR ALIEN RECOVERY DEPARTMENT),	
1405	MCA/1499/2011	18/07/2011	MAHESHBHAI JAYANTIBHAI PATEL,	(MR VM PANCHOLI),MR NASIR SAIYED	M A GANDHI,	

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1406	MCA/1503/2011	08/08/2011	MILANSINH MAGANSINH CHAUHAN,	MR UM SHASTRI	MR. R. M. PATEL SECRETARY,MR. D. A. SATYA DISTRICT DEVELOPMENT OFFICER,MR. VIJAY Y.SOLANKI JOINT AGRICULTURE DIRECTOR	NOTICE NOT RECD BACK,MR HS MUNSHAW
1407	MCA/1515/2011	24/08/2011	RITESH S/O VIJAY KUMAR YADAV,	MR KK SHAH	RANJIT SINHA OR HIS SUCCESSOR UNION OF INDIA,MAHIM SWAMI OR HIS SUCCESSOR CHIEF SECURITY COMMISSIONER,LAXMANSINGH OR HIS SUCCESSOR DIVISIONAL SECURITY COMMISSION,RAFIQUE AHEMED ANSARI OR HIS SUCCESSOR, DIVISIONAL SECURITY	,MS SEJAL K MANDAVIA
1408	MCA/1520/2011	05/08/2011	NEHABEN JENISBHAI PATEL,	M/S S G ASSOCIATES	JENISBHAI DHANJIBHAI PATEL,	RULE SERVED BY DS,MR HARSHADRAY A DAVE
1409	MCA/1521/2011	25/11/2011	MANISHABEN @ MANSIBEN BHAVESHBHAI UPADHYAYA,	MR AR THACKER	BHAVESHBHAI LALITRAI UPADHYAYA,	MR UTPAL M PANCHAL
1410	MCA/1522/2011	27/06/2011	JASUBHAI S PARMAR,	MR ASHISH B DESAI	DIST. SUPERINTENDENT OF POLICE,DY. INSPECTOR GENERAL OF POLICE,INSPECTOR GENERAL OF POLICE,STATE OF GUJARAT	
1411	MCA/1523/2011	19/07/2011	DEVKARAN BHARTHI M GOSWAMI,	MR RC JANI	STATE OF GUJARAT,AJAY BHADU COLLECTOR,RAKESH KUMAR DISTRICT DEVELOPMENT OFFICER,D N PATEL TALUKA DEVELOPMENT OFFICER	
1412	MCA/1541/2011	08/08/2011	SIRAZ ABDULMAJID YAMAN,	MR MA KHARADI	J P GUPTA, COMMISSIONER,J N BAREVADIA REGIONAL TRANSPORT OFFICER	NOTICE NOT RECD BACK
1413	MCA/1548/2011	24/08/2011	PATEL UMEDBHAI BABALDAS,GOSWAMI DASRATHPURI CHANCHALPURI,MANDAVIYA MANUBHAI MOHANLAL THROUGH POA NATVARBHAI U PATEL	MR YN RAVANI	SMT.MEETABEN H.BRAMBHATT.CHIEFOFFICER.MEHSANA AREA DEV.AUTHO,MEHSANA DISTRICT MILK PRODUCERS SOCIETY LTD,COLLECTOR,SECRETARY	NOTICE SERVED,DELETED,MR MEHUL SHARAD SHAH,MS DHARA M SHAH,MR SHIVANG M SHAH
1414	MCA/1549/2011	09/03/2012	GEETABEN WD/O MUKUNDBHAI NARENDRABHAI SUTARIYA,	MR VAIBHAV N SHETH	NARENDRAKUMAR SOMABHAI SUTARIYA,MANIBEN NARENDRAKUMAR SUTARIYA,PRAKASHCHANDRA NARENDRAKUMAR SUTARIYA,DHARMENDRA NARENDRAKUMAR SUTARIYA,NANJIBHAI JOITABHAI RAVAL,JAYRAMBHAI ARJANBHAI ODE,ROYAL SUNDARAM ALLIANCE INDUSTRIES COMPANY LTD	NOTICE SERVED,RULE SERVED,MR DAKSHESH MEHTA,MR.HIREN M MODI
1415	MCA/1550/2011	22/11/2011	SHEELABEN UMESHHBAI VYAS,	MR HRIDAY BUCH	UMESHBHAI NATAVARLAL VYAS,	NOTICE SERVED
1416	MCA/1551/2011	20/10/2011	FALGOVIND GOPALRAO BEHRAM THROUGH PRESIDENT SHRI SWAMINA,	M/S PATEL ADVOCATES	SHRIRAM EDUCATION TRUST TRUSTEES OF TRUST,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE,PARTNERS OF SHIVAM CORPORATION PARTNERSHIP FIRM,RAMBHAI DASHRATHBHAI PATRE,PRAKASH RAMBHAI PATRE,RAMESH RAMBHAI PATRE	NOTICE SERVED,UNSERVED EXPIRED (N),MR HITESH S PADHYA
1417	MCA/1552/2011	23/12/2011	PRITIBEN VINAYCHANDRA BHAVSAR (VIRAMGAM) WIFE OF SUNIL HIMM,	(MR IQBAL M KHAN)	SUNIL HIMMATLAL BHAVSAR,	RULE NOT RECD BACK,RULE SERVED,MR BHUNESH C RUPERA
1418	MCA/1553/2011	06/09/2011	SHAMBHABEN ALIES SHANTABEN WD/O SHANABHAI MITIBHAI,VIKRAMBHAI SHANAHBHAI THAKOR,ARJUNBHAI SHANABHAI THAKOR	(MR PARESH M DARJI)	BHAVESHBHAI SANTUBHAI PATEL,THE NATIONAL INSURANCE COMPANYLIMITED	NOTICE SERVED,MS LILU K BHAYA
1419	MCA/1554/2011	06/09/2011	NATUBHAI MANGALBHAI PARMAR,LILABEN NATUBHAI PARMAR	(MR PARESH M DARJI)	NARENDRASINH PUNAMBHAI PARMAR,BHUPATSINH AMARSINH PARMAR,THE NATIONAL INSURANCE COMPANYLIMITED	NOTICE SERVED,MS LILU K BHAYA
1420	MCA/1556/2011	08/08/2011	DARIYABEN WD/O MOHANBHAI RATNABHAI HARIJAN,	MR YV SHAH	G N HATHI OR HIS SUCCESSOR IN THE OFFICE,F B VHAONIA - DISTRICT TREASURY OFFICER,JASWANTBHAI A MASURIA - NODHANI NIRISHAK	GOVERNMENT PLEADER
1421	MCA/1572/2011	23/06/2011	DEVARE SONALI SHALIGRAM,	MR KB PUJARA	R P GUPTA SECRETARY,R C RAVAL-DIRECTOR OF PRIMARY EDUCATION,JITENDRA N JOSHI ADMINISTRATIVE OFFICER	

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1422	MCA/1591/2011	16/12/2011	JYOTIBEN ARUNBHAI BRAHMBHATT,	MR ANSHIN H DESAI	ARUNBHAI BALUBHAI BRAHMBHATT,	RULE SERVED,(MR J V BHAIRAVIA)

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
1423	MCA/1595/2011	08/08/2011	GAJAJI GOPALJI JADEJA,	MS VIDHI J BHATT	BALVANTSINH SECRETARY,PRAMODKUMAR COMMANDANT GENERAL,JADEJA DABUBHA N,SODHA SAVAISINH B,RATHOD CHATARSINH B,JADEJA KARMAJI KHETAJI,RATHOD HAMTHAJI R,PATEL OMPRAKASH R,SODHA KARSANJI KANJI,SODHA HAMIRJI K,JHALA INDRAJITSINH L,CHUDASAMA RANJITSINH L,JADEJA KIRITSINH S,SODHA INDRASINH U,CHAUHAN BHIKHUBHA J,SODHA KARNAJI SUKHAJI,JADEJA KHETAJI SUJAJI,KOLI RAMJI K,TRIPATHI RAVINDRAKUMAR S,SODHA SIVUBHA S,VYAS MAYURKUMAR P,SODHA GEMARSINH S,RABARI GHUDABHAI K,PANCHAL DILIPKUMAR C,SODHA GEMARSINH A,RATHOD KALUSINH B,RATHOD JAVARAJI J,SODHA SUJAJI K,JADEJA VELAJI S,RAJPUT SILANATHSINH M,VALAND SHIVAJI P,RATHOD SAVAISINH N,CHAVDA VIRJI G,SODHA SURJI D,JADEJA DHIRUBHAI N,JHALA NARENDRASINH K,SAGAR BHUPSINH R,SODHA KHENGARJI G,RATHOD CHAMANSINH R,SODHA CHATURSINH M,SODHA SANGRAMJI A,SODHA KHANJI L,SODHA TANJI D,SODHA BHAMARSINH B,SODHA SARUPJI D,JADEJA PATHUBHA M,SODHA LALJI M,RATHOD SUKHSINH S,PUROHIT KHANJI A,SODHA KARJANI M,JADEJA VANKAJI J,CHAUDHARI ANANDPAL S,SODHA AAMBAJI R,NARAYANKAR RAJESH B,SODHA MALTAJI,RATHOD GULABSINH S,JADEJA JORUBHAYI,MARAJ AMRUTLAL M,RATHOD KHIRAJI R,JADEJA NARAYANJI R,RATHOD BHURAJI KHIRAJI,JADEJA VIKRAMSINH S,YADAV BHAGVANSINH J,SODHA BHURAJI KARSANJI,SODHA SURAJI S,ANJASIV KETANKUMAR B,PATHAN MUNIRKHAN M,SODHA SAVAISINH BHURAJI,JADEJA VANRAJSINH B,SODHA DHANJI S,JADEJA SURAJI R,SODHA TEJMALAJI E,SHARMA RAJESH V,AAYKAR ARJAN R,SODHA BHURJI RANSINH,KOLI BHIMA KANA,SUBEDI NIRMAL S,RANA JORUBHA D,SODHA BHURAJI RANAJI,SODHA MOTISINH S,SODHA JIVRAJJI L,SODHA NARSANGJI A,SODHA KHETAJI D,SODHA LALJI B,YADAV CHANDRAS M,SODHA VIJHAJI S,JADEJA MANGALSINH D,SODHA GUMANSINH M,RATHOD AAMBAJI M,PARMAR JAYENDRASINH U,RAJPUT RAJENDRASINH T,JADEJA MADHAJI H,SODHA SURAJI K,JADEJA NARENDRASINH B,JADEJA KHANJI M,RANA MUKESH V,PAVAR ANVIRSINH N,RATHOD KARSANJI K,PARMAR RAMESHBHAI B,SODHA NETSINH BHAGUJI,JADEJA JETMALJI L,SODHA MENSINH R,SODHA SATIDANSINH P,JADEJA DESHALJI D,SODHA MANSINH K,SODHA SURATSINH U,KOLI DUDA KANA,JADEJA BAHADURSINH B,SODHA GUMANSINH M,SODHA SANSAJI Z,ANSARI CHANDRAKANT B,JADEJA AKHARAJ M,JADEJA HARISINH C,SODHA KALUBHA V,PAVAR SURENDRA M,SODHA KALJI D,JADEJA DEVUBHA H,JADEJA BHANUBHA D,RATHOD GANJI J,SODHA BHAKHARSINH N,JADEJA NARANDRASINH B,SHAH VIJAY K,SOLANKI DINESH A,PARMAR TUSHAR B,SODHA BHAMARSINH B,SODHA AMARJI S,CHAUHAN SAMBHUSINH P,CHAUHAN DIPSINH U,JADEJA GELUBHA J,SODHA RAGHUVIRSINH A,JADEJA BHARATSINH K,JADEJA CHANUBHA A,JADEJA SAHEBJI V,BHIL PRAGJI H,SODHA BHARATSINH S,GADHAVI DIPAKDAN L,JADEJA RAJENDRASINH H,SODHA SURATSINH V,JADEJA DESATJI L,JADEJA KHANJI K,TUVER AMARSINH L,RAJPUT DUDA JOGA,SODHA AANAJI K,SODHA MAMUJI M,SODHA GORDHANJI R,SODHA ANDARSINH C,SODHA KHETSINH G,SHARMA ANIL R,GOHIL LAGDHIRSINH K,JADEJA VANKAJI D,JADEJA LAKHIARJI N,YADAV JAYPAL B,SODHA SAVAISINH KHETAJI,RATHOD JETHAMALSINH S,SAROJ RAJESH B,SODHA RANAJI H,JADEJA MEGHARAJ N,SODHA CHATURSINH G,YADAV MAHENDRA D,SODHA HAKAMSINH B,VARAQMSHI DADUJI K,JADEJA GOVINDJI K,GUSAI RAJBHARTHI B,SODHA SAVAISINH KALJI,JADEJA NAVUBHA A,JADEJA ARVINDSINH A,KOLI SAMA KHODA,RATHOD SURATSINH S,GOHIL VIRENDRASINH M,JADEJA KIRITSINH S,RATHOD VIJAYRAJSINH K,MALI AMARARAM C,SODHA BHURUBHA N,SODHA RANAJI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1424	MCA/1596/2011	20/07/2011	MAHESHBHAI BALLUBHAI PUJARI,	MR ARPIT A KAPADIA	SHANTILAL JERAMBHAI PUJARI,UTTAMBHAI JERAMBHAI PUJARI,HARKISHANBHAI JERAMBHAI PUJARI,R V PATEL OR HIS OFFICER-IN-SUCCESSOR	MR RD DAVE,MR C B UPADHYAYA
1425	MCA/1605/2011	21/10/2011	JAFARULLAHKHAN TAJKHAN PATHAN,	(MR MB GANDHI),MR CHINMAY M GANDHI	JULAKABIBI ABIDHUSSAIN MALEK,RAZIABANU SHAUKATALI SAIYED,VEPARI ALLARAKHBHAI NANNUBHAI,LIYAKATMIYA AHEMADMIYA MALEK	NOTICE SERVED,DELETED,MS SHILPA R SHAH
1426	MCA/1610/2011	24/08/2011	PREMSHANKER HARGOVINDBHAI JOSHI,	MRS KRISHNA G RAWAL	JITENDRA H SHROTRIYA CHIEF OFFICER,DISTRICT DEPUTY EXAMINER OF LOCAL FUND,COLLECTOR	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1427	MCA/1629/2011	18/07/2011	BALBAHADUR THAPA,	MR SUBRAMANIAM IYER	DISTRICT COLLECTOR,LAXMANBHAI C PATEL DISTRICT DEVELOPMENT OFFICER,SAFE BIOTECH LIMITED	
1428	MCA/1630/2011	01/07/2011	KANUBHAI KESHAVBHAI KARKAR,MOHAMAD RAFIK GULAM MUSTUFA SHAIKH,HITESHKUMAR NATVARLAL DAVE,SHAILESHGIRI BALDEVGIRI BAVA,YOGESHBHAI KHALAPBHAI PATEL	(MR PARESH UPADHYAY)	HASMUKH ADHIA - IAS PRINCIPAL SECRETARY TO THE,R P GUPTA, I A S SECRETARY TO THE GOVERNMENT,M N BHAD DIRECTOR	
1429	MCA/1637/2011	06/01/2015	SNA INFRAPROJECTS PRIVATE LIMITED -THROUGH MANAGING DIRECTOR,	MR APURVA R KAPADIA	P Z SONI SUB REGISTRAR,SHILPABEN PATEL CIRCLE OFFICER,HARIT SHUKLA COLLECTOR,C L MEENA STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
1430	MCA/1653/2011	12/07/2011	NATIONAL SMALL INDUSTRIES CORPORATION THRO'SECRETARY OR,	THAKKAR AND PAHWA ADVOCATES	ANASUYA MAMLATDAR,HARIT SHUKLA DISTRICT COLLECTOR	
1431	MCA/1654/2011	09/08/2011	ARVINDBHAI UMEDBHAI MAKVANA,	(MR MAHENDRA K PATEL)	PRABHAKAR SAHEB,	NOTICE SERVED
1432	MCA/1656/2011	05/07/2011	NAGINBHAI A VALNI,	(MR KG PANDIT)	DHARMESH H SHAH-SECRETARY DEEPMALA CO-OP HOU.SOC.LTD,M K ZAVERI-CHAIRMAN DEEPMALA CO-OP.HOU.SOC. LTD,COMMISSIONER I P GAUTAM OR HIS SUCCESSOR IN,RAJESH PATEL DEPUTY ESTATE OFFICER OR HIS	
1433	MCA/1658/2011	08/07/2011	RAVI RAMESH SHARMA,NEERAJKUMAR DALCHAND SHARMA,RAJKIRAN DIPAKBHAI,VIPULKUMAR VALJIBHAI PATEL,RAKESHKUMAR DWARIKAPRASAD GOYAL,RIMPAL RAMESHBHAI VIRSODIYA	MR PR NANAVATI	RAJESH KISHOR SECRETARY,BALWANT SINGH SECRETARY,MEGHAVIBEN JANI DIRECTOR,DEVDUTT DAVE PRINCIPAL	
1434	MCA/1665/2011	03/10/2011	BHAGWANJIBHAI KHIMABHAI NATHANI,	MR UMANG R VYAS	PATEL BHIKHABHAI BHAVANBHAI NATHANI,	NOTICE SERVED,MR SP MAJMUDAR,MR P P MAJMUDAR
1435	MCA/1666/2011	04/07/2011	JORUBHA GUMANSINH JADEJA,	MR UMANG R VYAS	STATE OF GUJARAT,SUBHASH TRIVEDI (I P S)	
1436	MCA/1670/2011	18/07/2011	IDBI BANK LIMITED,	MR INDRAVADAN PARMAR	AJAY BHADU - DISTRICT MAGISTRATE,VINODCHANDRA PATEL MAMLATDAR,HYTAISUN MAGNETICS LTD (A) MARUTI HOUSE, OPP:AIR,BHARATBHAI ATMARAM PATEL	
1437	MCA/1677/2011	12/12/2011	MODI KRUSHNALAL BABULAL,	MR MEHUL M MEHTA	STATE OF GUJARAT,DIRECTOR OF HEALTH,CHIEF DISTRICT MEDICAL OFFICER,DR. A V PATANI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
1438	MCA/1685/2011	08/07/2011	SHANTABEN RAMABHAI,	(MR BIPIN I MEHTA)	B K SINHA OR HIS SUCCESSOR IN HIS OFFICE, SECRETARY,SONALBEN MISHRA OR HIS SUCCESSOR IN HIS OFFICE,N S SHAIKH THROUGH CHIEF OFFICER	
1439	MCA/1686/2011	08/07/2011	SANGITABEN RAVJIBHAI,	(MR BIPIN I MEHTA)	B K SINHA OR HIS SUCCESSOR IN HIS OFFICE, THE SECRETARY,SONALBEN MISHRA OR HIS SUCCESSOR IN HIS OFFICE, DIRECTOR OF,N S SHAIKH THROUGH CHIEF OFFICER	
1440	MCA/1687/2011	08/07/2011	CHAMPABEN LAKHUBHAI,	(MR BIPIN I MEHTA)	B K SINHA OR HIS SUCCESSOR IN HIS OFFICE, SECRETARY,SONALBEN MISHRA,N S SHAIKH THROUGH CHIEF OFFICER	

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1441	MCA/1688/2011	08/07/2011	CHETNABEN ARVINDKUMAR SHUKLA,	(MR BIPIN I MEHTA)	B K SINHA OR HIS SUCCESSOR IN HIS OFFICE, SECRETARY,SONALBEN MISHRA OR HIS SUCCESSOR IN HIS OFFICE-DIRECTOR OF,N S SHAIKH THROUGH CHIEF OFFICER	
1442	MCA/1699/2011	18/07/2011	BABULAL A JADAV,SUMANCHANDRA J JADAV	(MR NIKHIL S KARIEL)	SANJIV KUMAR - DISTRICT COLLECTOR,	
1443	MCA/1705/2011	30/08/2011	CHOKI DHANI RESORTS PVT LTD,	MR AR GUPTA	REGISTRAR OF TRADE MARK,	
1444	MCA/1720/2011	26/08/2011	DIPAKBHAI RAMESHCHANDRA SEVAK,	MR MJ MEHTA,MR HJ DHOLAKIA	S APARNA MUNICIPAL COMMISSIONER,S R RAO SECRETARY	
1445	MCA/1721/2011	24/01/2012	BHAMINIBEN WIFE OF RAMAKANT SHUKLA D/O RAMESHCHANDRA GOVINDL,	MR RJ GOSWAMI	RAMAKANT GHANSHYAMBHAI SHUKLA,	RULE NOT RECD BACK
1446	MCA/1731/2011	18/07/2011	PYARELAL SUKHRAM CHAUDHARI,SAMAL RATILAL,SHANTABEN KHEMAJIBHAI,KHIMAJIBHAI KODARBHAI,SANTRAM RAMDEVBHAI,VISHNUBHAI MAGANBHAI,BHIKAJI SOMAJI THAKORE	MR. R.D.KINARIWALA	STATE OF GUJARAT,PRADIP KHANNA - PRINCIPAL CHIEF CONSERVATOR OF FOREST,JAGDISH PRASAD - CHIEF CONSERVATOR OF FOREST,J S DESAI - RANGE FOREST OFFICER,G RAMANAMURTHY - DFO	
1447	MCA/1736/2011	22/09/2011	GYAN CHAND CHATTAR,	(MR DIPAK C RAVAL)	SHREE KULBHUSAN GENERAL MANAGER,S SUBRAMANIAN F A & C A O (PRINCIPAL),RAKESHKUMAR BHARGA DY.C A O (CASH AND PAY),ZAIGHAM ALIKHAN	NOTICE SERVED,NOTICE UNSERVED,MRS VASAVDATTA BHATT
1448	MCA/1739/2011	22/07/2011	BHARATBHAI @ BACHUKAKA VIJAYSINH PARMAR,	MR ARPIT A KAPADIA	STATE OF GUJARAT,SANJAYSINH ARVINDSINH PARMAR,K N PATEL	
1449	MCA/1746/2011	15/11/2011	DWARKA CEMENT WORKS LTD.THRO' DIRECTOR,	TANNA ASSOCIATES	PRAFULBHAI R. AMIN.CHIEF OFFICER,DWARKA MUNICIPALITY,	MR DILIP B RANA
1450	MCA/1755/2011	27/09/2011	SHASHIKANT SHANTILAL PATEL,	(MR AJ SHASTRI)	S J DESAI - STATE OF GUJARAT,M H VASAVA - EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1451	MCA/1757/2011	07/09/2011	KUSUMBEN CHIMANLAL BHAGAT,	MR BJ TRIVEDI,(MR JT TRIVEDI)	VIJAYKUMAR MOHANLAL DESAI SALES OFFICER OR HIS SUCCESSOR,SARDAR BHILADWALA PARDI PEOPLES CO OPERATIVE BANK LTD	NOTICE SERVED BY DS,MR BS PATEL
1452	MCA/1765/2011	23/09/2011	BENJAMIN SATYAPPA SHANKESHWAR,	MR P P MAJMUDAR	STATE OF GUJARAT - THRU PRINCIPAL SECRETARY - S K NANDA,PRADEEP KHANNA, PRINCIPAL CHIEF CONSERVATOR OF FOREST AND,G.P.S.C.- D G SHUKLA,R N TRIPATHI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,DELETED
1453	MCA/1766/2011	09/09/2011	SURENDRAGIRI A GOSHWAMI,	MS JIRGA D JHAVERI	A A PATEL,CHAIRMAN/ SECRETARY	
1454	MCA/1769/2011	01/08/2011	JASWANTGIRI N GONSAI,KARSAN MEPA VALA	MR PINAKIN M RAVAL	R M PATEL THE SECRETARY,BANSANIDHI PANI	
1455	MCA/1806/2011	31/01/2012	PATEL RAIBEN W/O PRAHLADBHAI BHAICHAND,PATEL AMBABEN PRAHLADBHAI,PATEL KAPILABEN PRAHLADBHAI,PATEL BABUBHAI PRAHLADBHAI,PATEL KUSUMBEN PRAHLADBHAI,PATEL RAMANBHAI PRAHLADBHAI SINCE DECD.THRO'HIS HEIRS,PATEL KANTABEN WD/O RAMANBHAI PRAHLADBHAI,PATEL ARUNABEN RAMANBHAI,PATEL GEETABEN RAMANBHAI,PATEL GAUTAMBHAI RAMANBHAI,PATEL SHEETALBEN RAMANBHAI,PATEL PARESHBHAI RAMANBHAI	,MR DHAVAL M BAROT	STATE OF GUJARAT,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1456	MCA/1816/2011	17/08/2011	M R SHAH,	(MR AS SUPEHIA)	HIGH COURT OF GUJARAT,A K JOTI,M M SHRIVASTAV ADDITIONAL CHIEF SECRETARY,O L PANDEY SECRETARY,ASSISTANT EXAMINER	,GOVERNMENT PLEADER,NOTICE SERVED,DELETED
1457	MCA/1826/2011	16/09/2011	MOHANLAL V PANSURIYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	VALLABHBHAI A.NANDANIA,PRINCIPAL,,RAMIBEN D.CHANDARVADIYA,CHAIRMAN COLLEGE MANAGMENT,COMMITTEE,STATE OF GUJARAT,	NOTICE SERVED,MR RA PATEL

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1458	MCA/1856/2011	23/08/2011	KANAIYALAL DAHYABHAI PATEL,JAYANTIBHAI MAGANLAL MACWAN,HARISHKUMAR JAGDISHKUMAR BHATT	MR HARDIK C RAWAL,MRS MH RAWAL	C L MEENA OR HIS SUCCESSOR IN OFFICE,R K TRIPATHI OR HIS SUCCESSOR IN OFFICE,J M PATEL, HIS SUCCESSOR IN OFFICE,A M SHEKH , HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DG CHAUHAN
1459	MCA/1857/2011	09/08/2011	HEIRS AND LEGAL REPRESENTATIVEOF DECEASED MANJI NANJI KOLI,JIVUBEN MANJI KOLI,RAMJI MANJI KOLI,VAGHJI MANJI KOLI,MANGA NANJI KOLI,CHANA NANJI KOLI	MR VIJAY H NANGESH	STATE OF GUJARAT,STATE OF GUJARAT,MUNICIPAL CORP. OF THE CITY OFRAJKOT -DINESHBHAI BRAHMBHATT,DIST. COLLECTOR - HARIBHAI S. PATEL,MAMLATDAR OF RAJKOT - SHIVRAJSINH J KHACHAR	
1460	MCA/1864/2011	06/09/2011	PRAMODINI CHANDRAKANT PUROHIT,	MRS KRISHNA G RAWAL	STATE OF GUJARAT THROUGH R K TRIPATHI,SARDARSING SECTION OFFICER,R A MAHALA DISTRICT ASSISTANT EXAMINER,J B VORA DISTRICT DEVELOPMENT OFFICER,B D PATEL TALUKA DEVELOPMENT OFFICER,OFFICE OF THE ACCOUNTANT GENERAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,DELETED,MS SEJAL K MANDAVIA
1461	MCA/1871/2011	07/10/2011	NIRMALABEN B TRIVEDI,	(MR JD AJMERA)	HASHMUKH HADIYA OR HIS SUCCESSOR IN HIS OFFICE,	GOVERNMENT PLEADER,NOTICE SERVED
1462	MCA/1875/2011	07/05/2012	MOHANBHAI NATTHUBHAI BABARIA,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR,MR TAPARIA THE TREASURY OFFICER,MR.PATEL THE DISTRICT EXAMINER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MURALI N DEVNANI
1463	MCA/1876/2011	07/05/2012	BACHUBHAI NARANBHAI SOLANKI,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR,MR.TAPARIA,MR PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MURALI N DEVNANI
1464	MCA/1877/2011	07/05/2012	MOHMAD IRSHAD HUSENBHAI BALOCH,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR,MR. TAPARIA,MR.PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MURALI N DEVNANI
1465	MCA/1878/2011	07/05/2012	RAFIQKHAN N PATHAN,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR,MR TAPARIA,MR PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MURALI N DEVNANI
1466	MCA/1879/2011	07/05/2012	BHIKHABHAI M BAMBHANIA,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR,MR TAPARIA,MR PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MURALI N DEVNANI
1467	MCA/1880/2011	07/05/2012	DADAMIYA ABDREMANMIYA KADRI,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR,MR TAPARIA,MR PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR MURALI N DEVNANI
1468	MCA/1888/2011	03/02/2015	PIYUSH @ GIRISH UMEDBHAI PATEL,		SUSHILABEN UMEDBHAI PATEL,MINESHBHAI RATILAL PATEL,BHUMIBEN KALPITBHAI PATEL (JERIWALA),GANDHI MAHENDRA BABULAL (ADVOCATE)	
1469	MCA/1894/2011	23/08/2011	LEGAL HEIRS OF ISHWARIBEN MITHUMAL,TARACHAND MITHUMAL,GURMUKHDAS MITHUMAL,HARISH MITHUMAL,RAJKUMAR PARSHURAM,DAYAL MITHUMAL	MR VIMAL M PATEL	STATE OF GUJARAT THRO' SECRETARY,AMC,BHALABHAI PATEL ASSISTANT (T.D.O.)(ESTATE),ANIL RATHOD T.D.O.(ESTATE)	
1470	MCA/1912/2011	05/03/2012	KAMLESHKUMAR B PARMAR,	(MR NIRAL R MEHTA)	S J DESAI OR HIS SUCCESSOR IN OFFICE, SECRETARY,BHARATBHAI S CHAUDHARY OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
1471	MCA/1913/2011	16/02/2012	ILABEN THOKORBHAI GOVARDHAN,	MR HARDIK G PATEL	THAKORBHAI TRIBHOVANDAS GOVARDHAN,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE
1472	MCA/1922/2011	17/10/2011	KASAMKHA FATEHKHA PATHAN,	MR PJ KANABAR	PARASKUMAR H MAKWANA,	NOTICE SERVED

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1473	MCA/1923/2011	23/08/2011	GANGABEN W/O CHHAGANBHAI MAJITHIA,	MRS KRISHNA G RAWAL	R I HUDAD CHIEF OFFICER,A M PARMAR DISTRICT COLLECTOR,LOCAL FUND EXAMINER	GOVERNMENT PLEADER,NOTICE SERVED,MR MURALI N DEVNANI
1474	MCA/1924/2011	15/12/2011	NOORJAHANBANU D/O DOST MOHAMMAD JHANKHVALA & W/O SIRAJKHAN S,	MR HRIDAY BUCH	SIRAJKHAN SIKANDARKHAN PATHAN,	MR JV JAPEE
1475	MCA/1928/2011	20/09/2011	VARSHABEN VRAJLAL MASHARU WIFE OF DIXITKUMAR THAKKAR,	MR.HIREN M MODI	DIXITKUMAR NARSINHDAS THAKKAR,	NOTICE SERVED
1476	MCA/1933/2011	16/09/2011	KHUMANSANG MANSANGBHAI RATHOD,	MR ABHIRAJ R TRIVEDI	STATE OF GUJARAT THROUGH SECRETARY,COMMISSIONER SHRI J.P. GUPTA,,REGIONAL TRANSPORT OFFICER T.R. DETRAJA,	
1477	MCA/1938/2011	27/09/2011	RAVIRAJSINGH RANJITSINGH WAGHELA,	MR PH PATHAK,MR RC PATHAK	SANJAY H GUPTA DEPUTY EXECUTIVE ENGINEER,PRAVINBHAI P MODI EXECUTIVE ENGINEER	NOTICE SERVED BY DS,MR RITURAJ M MEENA
1478	MCA/1952/2011	26/08/2011	DEEPAK BHANUPRASAD PANDYA,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT THROUGH SECRETARY,SETTLEMENT COMMISSIONER & LAND RECORD- DIRECTOR M.V.JOSHI	
1479	MCA/1970/2011	16/12/2011	RANJANBEN SHAILESHBHAI DABGAR,	MR PRATIK B BAROT	STATE OF GUJARAT,SHAILESHKUMAR RAMANLAL DABGAR	GOVERNMENT PLEADER,NOTICE SERVED,MR SANJAY PRAJAPATI,MR MAHAVIR BHANSALI
1480	MCA/1972/2011	18/11/2011	MANISHABHAI RAMJIBHAI SARVAIYA,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA	DEPUTY EXECUTIVE ENGINEER,NEW INDIA INSURANCE COMPANY LTD,MANJIBHAI JIVABHAI GOHIL	NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
1481	MCA/2002/2011	28/09/2011	HITESHKUMAR SHANKARBHAI TAVIYAD,	(MR AS SUPEHIA)	VIRESH SINHA,PRAKASH SONI,A.K.JADEJA	NOTICE SERVED,DELETED
1482	MCA/2005/2011	13/01/2012	CHETANA DIPESHBHAI SHAH,	MR P P MAJMUDAR	DIPESHBHAI KESHAVLAL SHAH,	RULE SERVED BY DS,MR VH KANARA
1483	MCA/2017/2011	21/10/2011	SUNABEN ISHWARBHAI CHAUDHARI,	MS VIDHI J BHATT	S J DESAI - SECRETARY (WATER RESOURCES),K Z PATEL - EXECUTIVE ENGINEER,S T GAMIT - DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED
1484	MCA/2021/2011	29/09/2011	RADHABEN PREMCHAND PRAJAPATI,	MR JAPAN V DAVE	PRAJAPATI MAHESHBHAI KADVABHAI,	NOTICE NOT RECD BACK
1485	MCA/2023/2011	09/03/2012	NARENDRAKUMAR SOMABHAI SUTARIYA,MANIBEN NARENDRAKUMAR SUTARIYA	MR.HIREN M MODI	GEETABEN MUKUNDBHAI SUTARIYA,NANJIBHAI JOITARAM RAVAL,JAYRAMBHAI ARJANBHAI OD,ROYAL SUNDARAM ALLIANZE INSURANCE CO LTD,SANTOSHKUMAR JAGDEVPRASAD YADAV	RULE SERVED,MR VAIBHAV N SHETH
1486	MCA/2025/2011	06/09/2011	HARESHCHANDRA UMESHCHANDRA DAVE,	MR KALPESH N SHASTRI	A.J.NIMAVAT DISTRICT PRIMARY EDUCATION OFFICER,DILIP B. RANA DISTRICT DEVELOPEMENT OFFICER	
1487	MCA/2029/2011	08/08/2011	BR SOLANKI,REHMAN ANSARI,MUSTUFA G SHAIKH,KS ZHALA	(MR BS BRAHMBHATT)	STATE OF GUJARAT,STATE OF GUJARAT,DIST.COLLECTOR - VIJAY NEHRA	
1488	MCA/2032/2011	21/09/2011	PATEL HARSHKUMAR RAMANLAL,	(MR DP VORA)	PANNIRVEL,SONAL MISHAR- DIRECTOR OF EMPLOYMENT & TARINING,KANUBHAI RAMJIBHAI VORA	GOVERNMENT PLEADER,(MR JD AJMERA)
1489	MCA/2047/2011	12/09/2011	GIRIRAJ RAMESHWARPRASAD SHARMA,	MR HITESH N ACHARYA	USHABEN JAGDISHCHANDRA PATEL,BACHUBHAI DUDHWALA,RAJENDRAKUMAR VADILAL PATEL,MUKESHBHAI BACHUBHAI PATEL	
1490	MCA/2054/2011	14/10/2011	PARULBEN BIPINBHAI PRAJAPATI,	MR. YOGENDRA THAKORE	BIPINBHAI BAHYABHAI PRAJAPATI,	MR ANVESH V VYAS
1491	MCA/2061/2011	13/12/2011	SHAKTI LIVESTOCK FEEDS (P) LTD,	MR ASHISH H SHAH	RAJEEV GUPTA THROUGH SECRETARY,A.JKACHHHIYA PATEL DIRECTOR	GOVERNMENT PLEADER
1492	MCA/2062/2011	13/12/2011	KAMDHENU FEEDS,	MR ASHISH H SHAH	RAJEEV GUPTA THROUGH SECRETARY,A.JKACHHHIYA PATEL DIRECTOR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1493	MCA/2080/2011	11/11/2011	RANJITSINH JITENDRABHAI CHAUHAN,	(MR BIREN A VAISHNAV)	C L MEENA OR HIS SUCCESSOR IN OFFICE,	NOTICE SERVED
1494	MCA/2092/2011	27/09/2011	M R JOSHI,	MR UM SHASTRI	HASMUKH ADHIA,JAYANTI RAVI - COMMISSIONER OF HIGHER EDUCATION,UNIVERSITY GRANTS COMMISSIONER,GUJARAT UNIVERSITY,NADIAD EDUCATION SOCIETY	
1495	MCA/2098/2011	23/09/2011	JAGRUTI NARESHBHAI RANDHOLIA,	MR HITESH N ACHARYA	NARESHBHAI VINUBHAI RANGOLIA,	NOTICE SERVED
1496	MCA/2111/2011	08/02/2012	ALPESHKUMAR NAVINCHAND JAISWAL,	MR DK NAKRANI	D.R. PATEL REGIONAL TRANSPORT OFFICER,YOGESH BHATT REGIONAL TRANSPORT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1497	MCA/2119/2011	05/12/2011	S. KUMAR MULTI PRODUCT PVT. LTD,	VIRAL K SHAH	ASHOK KUMAR,RAJESHWARI HANDA - CHIEF POST MASTER	
1498	MCA/2135/2011	05/10/2011	VIJAYBHAI KHIMJIBHAI SORATHIYA,	MR SAMIR B GOHIL	VIRESH SINHA,	GOVERNMENT PLEADER
1499	MCA/2139/2011	08/09/2011	MADAN SINGH LUMSINGH RAJPUT,	(MR RM PARMAR)	JIMMI JAMES & J.S. KHARADIA, THE PRINCIPAL,,T.K. SRIVASTAV, CHAIRMAN,,LILABEN CHARI, ASSISTANT COMMISSIONER,	REFUSED SERVED (N)(10),MS PAURAMI B. SHETH
1500	MCA/2142/2011	18/08/2011	BACHUBHAI UKABHAI PATEL DIRECTOR OF PARAS ALUMINIUMS,	(MR KAMAL M SOJITRA),MS NIKETA V BHALARA	STATE OF GUJARAT,GENERAL MANAGER,SPECIAL RECOVERY OFFICER,R S IYENGAR SPECIAL RECOVERY OFFICER,VINODBHAI BABUBHAI PARSANA,VANITABEN BABUBHAI PARSANA,BABUBHAI MEGHJIBHAI PARSANA,NANDUBEN BABUBHAI PARSANA,KAUSHAL NATVARSINH REVAR,KUMAR NATVARSINH REVAR,JOINT COMMISSIONER OF INDUSTRIES, GENERAL MANAGER,	
1501	MCA/2172/2011	23/12/2011	DHARABEN RUMITKUMAR SALARIYA,	MS MOHINI J BHAVSAR	RUMITKUMAR RAJESHBHAI SALARIYA,	SERVED BY AFFIX(N),RULE NOT RECD BACK
1502	MCA/2195/2011	17/10/2011	MUSTAQ GULAM MOHMED BALOCH,MATHAKIYA HUSSEING NOOR MOHMED	(MR MUKUL SINHA)	RAJKOT DISTRICT PANCHAYAT - BHIKHABHAI L PIPALIYA,STATE OF GUJARAT,AJANTA INFRA PROJECTS PVT LTD, JAISUKHBHAI O PATEL,SECRETARY GOVERNMENT OF GUJARAT,SECRETARY GOVERNMENT OF GUJARAT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,MR HS MUNSHAW,MR PREMAL R JOSHI
1503	MCA/2197/2011	30/09/2011	SHRUTI BHARATBHAI KOTHARI,	(MR DEVARSHI D VAIDYA)	MAKVA MOHMAD ASLAM NURMOHMAD,	SERVED BY AFFIX(N)
1504	MCA/2198/2011	05/10/2011	TUSHAR GHANSHYAMBHAI GAJERA,	MR MB PARIKH	R M PATEL SECRETARY,ALOKKUMAR PANDEY	NOTICE NOT RECD BACK,MR HS MUNSHAW
1505	MCA/2199/2011	04/10/2011	RAJENDRA NATVARLAL SHAH,	MR RV DESAI	STATE OF GUJARAT,EXECUTIVE ENGINEER J.K.TRIVEDI	GOVERNMENT PLEADER
1506	MCA/2200/2011	04/10/2011	HEMANTKUMAR G GANDHI,	MR RV DESAI	STATE OF GUJARAT - THRO SECRETARY - S.J.DESAI,EXECUTIVE ENGINEER - J K TRIVEDI	GOVERNMENT PLEADER
1507	MCA/2224/2011	06/09/2011	SHIVAJI SONAJI MALI THROUGH POA,	MR NK MAJMUDAR	UTTAR GUJARAT VIJ CO. LTD THRO.SHRI C.L.SHARMA,SUPERINTENDING ENGINEER MR.M K RATHOD,EXECUTIVE ENGINEER SHRI N C MAKWANA,DEPUTY ENGINEER SHRI.N R THAKKAR,THE CONSUMER GRIEVANCES REDRESSAL FORUM	
1508	MCA/2229/2011	09/12/2011	VANITABEN W/O HARDEEP UPPAL & D/O BALRAJ NARANG,	MR UTPAL M PANCHAL	HARDEEP GURUCHARANSINH UPPAL,	MR MP SHAH,MS. KRUTI M SHAH
1509	MCA/2230/2011	30/08/2011	ISMAILBHAI HIMMATSINH RAJ,	MR SHITAL R PATEL	STATE OF GUJARAT THROUGH SECRETARY,COLLECTOR,SPECIAL OFFICE ON DUTY UNDER LAND ACQUISITION ACT,SPECIAL OFFICER ON DUTY UNDER LAND ACQUISITION ACT,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THRO'	,GOVERNMENT PLEADER

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1510	MCA/2231/2011	16/09/2011	RANJITSINH HAMIRSINH BORADHARA,	MR KASHYAP R JOSHI	PRINCIPAL PIYUSHBHAI C PATEL,CHAIRMAN RAMILABEN B MAHIDA,JAMBUSAR NAGARPALIKA THROUGH PRESIDENT SHAILESH B,CHIEF OFFICER L B DESAI	
1511	MCA/2236/2011	08/02/2012	ASHWIN MOTILAL PARMAR,	MR DA BAMBHANIA	S K NANDA, IAS OR SUCCESSOR IN OFFICE,PRADEEP KHANNA, IFS OR SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
1512	MCA/2237/2011	21/09/2011	BACHUBHAI UKABHAI PATEL DIRECTOR OF PARAS ALUMINIUMS,	(MR KAMAL M SOJITRA)	STATE OF GUJARAT THROUGH,GENERAL MANAGER,SPECIAL RECOVERY OFFICER,R S IYENGAR SPECIAL RECOVERY OFFICER,VINODBHAI BABUBHAI PARSANA,VANITABEN BABUBHAI PARSANA,BABUBHAI MEGHJIBHAI PARSANA,NANDUBEN BABUBHAI PARSANA,KAUSHAL NATVARSINH REVAR,KUMAR NATVARSINH REVAR,JOINT COMMISSIONER OF INDUSTRIES, GENERAL MANAGER,	,GOVERNMENT PLEADER
1513	MCA/2238/2011	22/11/2011	KAJALBEN VINODBHAI ROHIT,	MR LALJI R MOKARIA	VINODBHAI HARIBHAI ROHIT,	RULE SERVED BY DS,MR HARSHAD K PATEL
1514	MCA/2257/2011	10/10/2011	VASANTBALA H MEHTA,	MR BOMI H SETHNA	J.R. RAVAL, THE DISTRICT EDUCATION OFFICER,	
1515	MCA/2266/2011	17/10/2011	ASHABEN VIJAYBHAI GAYAKWAD,	MR KIRIT J MACWAN	SHRI P.K.SOLANKI, I.A.S. THE COLLECTOR,,SHRI P. PANIRVEL, SECRETARY. STATE OF GUJARAT.	GOVERNMENT PLEADER,NOTICE SERVED
1516	MCA/2276/2011	18/10/2011	S.B KARELIYA (RETIRED),K.L. KACHIYA (RETIRED),K J SOLANKI (RETIRED),J R MEHTA (RETIRED),M S DAVE (RETIRED),P P GONDALIYA (RETIRED),R P PARMAR (RETIRED),A V THAKAR,R R BHATTI,J.M DHOLKIYA,S.P.JOSHI,P.M.MANDALI,M.A DAVE,J.G PARMAR,M.T.KOTHARI,M.J.TANK,K.C.VADHER,S.S.VAISHNAV,P.L GHATLIYA,M.H.SHAIKH,H.B.TRIVEDI,N.K.SURELA,R.M.MOD,B.M.KA NZARIYA,L.A VANIYA,H.J.DESAI,K B GOTHI,V H JOSHI,K B KUVARIYA,V M PATEL,S B DAVE,A D DAVE,A B RATHOD,P K KUNPARA,D S MEHTA	MS URVI A RAVAL	C.P.PATEL DISTRICT DEVELOPMENT OFFICER,R.M.PATEL,STATE OF GUJARAT , ADDITIONAL CHIEF SECRETARY,V.M.SHAH EXAMINAR,OFFICE OF LOCAL FUND AND ACCOUNTS	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1517	MCA/2278/2011	06/02/2012	YOGESHKUMAR MOHANLAL PATEL,NITIN SOMNATH RAVAL	MR DHARMESH V SHAH	HARESH V DAVE,THE MANAGER	NOTICE SERVED,MR KIRTIDEV R DAVE,MR CHIRAG B PATEL,MR RAHUL K DAVE
1518	MCA/2291/2011	12/09/2011	GHANSHYAM KANJIBHAI RAWAL,	MR RK MISHRA	STATE OF GUJARAT,	
1519	MCA/2292/2011	18/10/2011	GUJARAT CIVIL SERVICES BAR ASSOCIATION,	(MR AS SUPEHIA)	A.K. JOTI I.A.S.,O.L.PANDEY	NOTICE SERVED
1520	MCA/2293/2011	09/09/2011	PRABHABEN MAKANBHAI,IQUBAL KASAM,MOHMMAD LAKHA,MAQUBAL IBRAHIMBHAI,KASHIBEN MAKANBHAI THROUGH HEIR,MAKANBHAI UKABHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	S K GUPTA - GENERAL MANAGER,COMISSIONER OF LABOUR,SIDDHARTHSINH - ASSISTANT PROVIDENT FUND COMMISSIONER,SENIOR FACTORY INSPECTOR,GOVT.LABOUR OFFICER,,VITHTHALDAS CHHAGANLAL PATEL CHAPAT CONTRACTOR,AMARSI ARAJAN	,MR PH PATHAK,MR HD VASAVADA
1521	MCA/2295/2011	09/09/2011	DIVYESH BALKRUSHNA KANSARA,	MR UMANG K CHOKSI	MEENA REVENUE SECRETARY,LOCHAN SHEHRA IAS,,GAMETI THE DEPUTY INSPECTOR GENERAL O,DORBARIA THE DEPUTY COLLECTOR,SUB-REGISTRAR CITY PART	
1522	MCA/2299/2011	09/12/2011	SONALBEN MOTILAL SONI,	MR NAYAN D PAREKH	SONI RAJESHKUMAR GOVINDLAL,	RULE SERVED BY DS,MS JAYSHREE C BHATT
1523	MCA/2304/2011	16/09/2011	LIYAKAT AKBARALI SHAIKH,MOHAMMAD SHAFI SHAKIKH	MS UTPALA S BORA	LAGDHIR D DESAI THE ADMINISTRATIVE OFFICER,	
1524	MCA/2325/2011	16/09/2011	BHARATKUMAR KANTILAL SHAH,	MR PUNIT B JUNEJA	STATE OF GUJARAT THRO A.R.JHA,	

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1525	MCA/2327/2011	23/09/2011	BHAUTIK VIJAYBHAI BHATT,	MR VD PARGHI	CHANDRIKABEN PATEL PRESIDENT,AJAY BHADU DISTRICT DISTRICT COLLECTOR,MD VYAS POLICE INSPECTOR,MITABEN BRAHMBHATT CHIEF OFFICER	
1526	MCA/2383/2011	03/10/2011	VASANTLAL CHATURBHAI PATEL,	(MR BS BRAHMBHATT)	STATE OF GUJARAT - THROUGH SECRETARY SHAILESH DESAI,ADDITIONAL CHIEF SECRETARY GENERAL ADMINISTRATIVE DEPARTMENT	
1527	MCA/2387/2011	23/09/2011	KAMLESH SHARMA,M B PILLEVAN,NIRANJAN SHARMA,SWEETY RUPAREL,PRAGNESH PATEL,CHETNA KODINARIYA,PIUSHA BAROT,MEERA KESHAVLAL BHOJANI,RAKESH MURARILAL GUPTA,RAKESH RAMESH CHAND PARASHAR,AMI VRUJLAL RAJANI	MR PR NANAVATI	RAJESH KISHOR- THROUGH SECRETARY,BALWANT SINGH- THROUGH SECRETARY,MEGHABEN JANI DIRECTOR - SYSTEM OF INDIAN MEDICINE &,CHANDRA KALA R PANDIT, PRINCIPAL,,K. M. CHUDASAMA,PRINCIPAL,SHETH AYURVED GOVT COLLEGE	
1528	MCA/2403/2011	23/09/2011	DILIPBHAI C. NATHWANI,	MR DIPAN DESAI	STATE OF GUJARAT THROUGH SECRETARY,M D CHAUHAN DIRECTOR,MANOJBHAI S LOKHANDE DISTRICT REGISTRAR	NOTICE SERVED BY DS
1529	MCA/2404/2011	14/10/2011	CONVENOR FAMILY PLANNING COMMITTEE,	MR DG SHUKLA	RAJESH KISHOR,SECRETARY,,BABUBHAI K PATEL DIRECTOR OF FAMILY PLANNING,	GOVERNMENT PLEADER
1530	MCA/2411/2011	09/11/2011	WINDSON ENTERPRISE THRO A K GHINAIYA THRO POA NAG,	MR ASHISH M DAGLI	A M SOLANKI HIS SUCCESSOR IN OFFICE P.B.PATNI,M.G. MAKWANA, DY. DIRECTOR OF FISHERIES,RAJIVKUMAR GUPTA OR HIS SUCCESSOR D.H. BRAHMBHATT SECRETARY,P.C. MALI SUPREINTENDENT OF FISHERIES,V.K. SHUKLA, SUPREINTENDENT OFFISHERIES	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1531	MCA/2423/2011	26/09/2011	VIKRAM SINGH PARMAR,	MR BHARAT T RAO	VIPUL A MEHTA,	
1532	MCA/2429/2011	22/06/2012	RAMJI K CHAMAR - C/O GUJARAT RAJYA ARTHAKARMACHARI AUDHOGIK,RAJESH S VASVA - C/O GUJARAT RAJYA ARTHAKARMACHARI AUDHOGIK,DINESH K MAKWANA - C/O GUJARAT RAJYA ARTHAKARMACHARI AUDHOGI,GAMBHIRSINH L ZALA - C/O GUJARAT RAJYA ARTHAKARMACHARI,RAJESH I CHAUHAN - C/O GUJARAT RAJYA ARTHAKARMACHARI,CHANDUBHAI D PARMAR - C/O GUJARAT RAJYA ARTHAKARMACHARI,HALUBHA VIRAJI VAGHELA - C/O GUJARAT RAJYA ARTHKARMACHARI	MR PH PATHAK	D.S BHRAMBHATT SECRETARY,A J KACHHIYA,PATEL DIRECTOR,ANIMAL HUSBANDRY	GOVERNMENT PLEADER
1533	MCA/2434/2011	09/01/2012	NIMISHCHANDRA GHANSHYAMBHAI BRAHMBHATT,DIPTIBEN NILESHBHAI PATEL,ASHWINBHAI RAMANBHAI BHATTT,SUMATIBEN HANUMANTRAI KULKARNI,ARVINDGIRI ISHWARGIRI GOSWAMI,PRAVINBHAI MAGANBHAI DESAI,VINODBHAI JASBHAI DESAI,GHANSHYAMBHAI ISHWARBHAI SUTHAR	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI,PRASHANTBHAI T PARIKH,SANJAYBHAI G SONI	NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH
1534	MCA/2444/2011	02/12/2011	VIVEKKUMAR ASHWINBHAI VYAS,	MR MANOJ N POPAT	PREETI VIVEKUMAR VYAS,	DS AFF.NOT FILED (N)
1535	MCA/2445/2011	18/10/2011	HITESH KARSHANBHAI MALAVIYA,	MR VIJAY H NANGESH	STATE OF GUJARAT THRO SHRI.HASMUKH ADHIYA,DIRECTOR OF PRIMARY EDUCATION AND GUJARAT STATE PRIMARY	NOTICE SERVED BY DS
1536	MCA/2449/2011	18/10/2011	ASHOKKUMAR MOHANLAL MAGHODIYA,	MR VIJAY H NANGESH	STATE OF GUJARAT THRO' HASMUKH ADHIYA,,DIRECTOR OF PRIMARY EDUCATION AND GUJARAT STATE PRIMARY EDU	NOTICE SERVED BY DS
1537	MCA/2452/2011	29/09/2011	PATAN TALUKA SAHKARI KHARID VECHAN SANGH LTD,	MR PRAVIN P PANCHAL	MANOJBHAI PATEL MANAGER GUJARAT STATE COOPERATIVE,LAXMANBHAI DALJIBHAI CHAUDHARYLIAISON OFFICER,	MR DIPAN DESAI
1538	MCA/2453/2011	19/03/2012	SOMGAR R MEGHNATHI,	MR MIHIR H PATHAK	JAYANTI S RAVI,STATE OF GUJARAT,A.K RATHOD,DISTRICT EDUCATION OFFICER,BAHAUDDINGSCIENCE COLLEGE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1539	MCA/2454/2011	02/12/2011	RADHIKABEN RAMESHBHAI SHAH,	MR RAJESH K SHAH	NILESH HARJIBHAI SOLANKI,	RULE SERVED,MR HARSHAD K PATEL

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1540	MCA/2473/2011	11/10/2011	ISHWARBHAI JESINGBHAI VASAVA,	MR PH PATHAK	AADRA AGRAWAL DISTRICT DEVELOPMENT OFFICER,	
1541	MCA/2477/2011	18/10/2011	DHARMENDRA KANJIBHAI TADVI,	MR SP MAJMUDAR,MR P P MAJMUDAR	J.K.BHATT DEPUTY DIRECTOR GENERAL OF,	
1542	MCA/2487/2011	14/10/2011	SURESHCHANDRA MANILAL MEHTA,	MS SEJAL K MANDAVIA	PALLAVIBEN VANRAJ MEHTA,	
1543	MCA/2494/2011	27/09/2011	CHANDUBHAI BHIKHUBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA	VIJAYKUMAR MOHANLAL DESAI,SARDAR BHILADWALA PARDI PEOPLES CO-OPERATIVE BANK LTD,DHIRUBHAI RAJPUT,KALPANA PATEL	
1544	MCA/2501/2011	16/12/2011	CHETANBHAI CHAMPAKLAL TRIVEDI,	MR VIMAL A PUROHIT,MR VIVEK V BHAMARE	PAYALBEN W/O CHETANBHAI C TRIVEDI,	HL PATEL ADVOCATES
1545	MCA/2502/2011	30/11/2011	KIRTIBEN @ KUNVARBEN VIJAYDAN GADHVI D/O JASHWANTBHAI ISHWAR,	MR TUSHAR CHAUDHARY	VIJAYDAN KHODIDAN GADHVI,	
1546	MCA/2503/2011	29/12/2011	RAMESHBHAI KARSHANBHAI PATEL,	MR JV JAPEE	BHARATBHAI KANTIBHAI VALAND,FARUQKHAN JAVEDAHMED PATHAN,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	RULE SERVED BY DS,SERVED BY RPAD (R)
1547	MCA/2509/2011	05/10/2011	ATUL JASHBHAI BHAGAT THRO POA ANILKUMAR JASHBHAI,	MR YOGESH G DEV	KHEMAJI PADMAJI PARADIA,KANJIBHAI PADMAJI PARADIA,CHIEF OFFICE ,KARJAN MUNICIPALITY,CHAIRMAN TOWN PLANNING COMMITTEE	
1548	MCA/2519/2011	14/10/2011	SARVA VIDYALAYA KELAVNI MANDAL,	MR JIGAR M PATEL	M S SHAH THE REGISTRAR, GUJARAT UNIVERS,PARIMAL H TRIVEDI	(MRS VD NANAVATI)
1549	MCA/2527/2011	17/11/2011	USHA SHYAMLAL SHARMA,	MR NEHUL L DAVE,MS RENU D CHAUDHARY	SHYAMLAL LAXMINARAYAN SHARMA,	MR R.K.MANSURI
1550	MCA/2532/2011	19/10/2011	HARSHAD J RAVAL,	MS HARSHAL N PANDYA	SHRI ASHOKKUMAR GUPTE,SHRI SURENDRASINGH	NOTICE SERVED BY DS,M/S TRIVEDI & GUPTA
1551	MCA/2544/2011	10/02/2012	GUJ STATE GOVT COLLEGE LAB STAFF ASSOCIATION,GUJ STATE TECH EDUCATION CLASS-III LAB ASST ASSOCIATION,GUJ UNI AFFILIATED COLLEGES LAB STAFF UNION	MR DG CHAUHAN	M M SRIVASTAVA,HASMUKHBHAI ADHIA,JAYANTI RAVI,I B PIRJADA THE COMMISSIONER OF TECHNICAL	
1552	MCA/2545/2011	29/02/2012	GIRISHBHAI DHAYABHAI PATEL,BHAGABHAI HIRABHAI THROUGH POA VITTHALBHAI C PATE,DALPATBHAI DHAYABHAI PATEL,BABUBHAI DHAYABHAI PATEL,DAYALBHAI GOVINDBHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	M A CHAUHAN,DILIP OMAN C E O,SANJAY JUGAL KISHORE AGARWALLA,MUDIT SAROGI,M T PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,NANAVATI ASSOCIATES
1553	MCA/2557/2011	14/11/2011	N.D. JAGDISHWARA,	(MR PV HATHI)	ESSAR PRODUCTS LTD.,INDRASINH MAHIPATSINH CHUDASMADEPUTY GENERAL MANAGER(P&A)	
1554	MCA/2560/2011	28/12/2011	BABUBHAI RANCHHODBHAI RAMBHANI,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI	PRADEEP SHAH, DISTRICT COLLECTOR,	GOVERNMENT PLEADER
1555	MCA/2569/2011	23/12/2011	NINABEN W/O HITESHBHAI MANUBHAI SHAH,	MR VIMAL A PUROHIT,MR VIVEK V BHAMARE	HITESH MANUBHAI SHAH,	MR NILESH A PANDYA
1556	MCA/2572/2011	13/01/2012	JAYA GOPALDAS BACHANI,	MR HASIT DAVE	PRAKASH ROCHIRAM MULCHANDANI,	MR PM DAVE,MR ASIT B JOSHI
1557	MCA/2580/2011	12/12/2011	SHAILLY CONSTRUCTION PVT LTD THRO.MANAGING DIRECTOR,	MR AJ YAGNIK	STATE OF GUJARAT,J.A.THAKKAR SECRETARY, HIGH LEAL COMMITTEE, DY.SECRETARY.,ANIL PATEL LIQUIDATOR,DILIP SANGHANI CHAIRMAN,ISHWARBHAI PATEL VICE CHAIRMANHIGH LEVEL COMMITTEE,DILIP RAVAL REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DHARMESH V SHAH
1558	MCA/2587/2011	23/01/2012	JITENDRABHAI SUMANLAL PATEL,	MR DS VASAVADA	KISHOR PURUSHOTTAM PATHAK GENERAL MANAGER HIKAL INDIA LTD,MANAGER	NOTICE SERVED,MR VIMAL M PATEL,MR JIGAR M PATEL
1559	MCA/2592/2011	25/11/2011	VADODARA JILLA SARVODAYA SEVA MANDAL,	MS MAMTA R VYAS	NATIONAL COUNCIL FOR TEACHERS EDUCATION H.S. TRIPATHY,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1560	MCA/2593/2011	22/11/2011	GUJARAT RAJYA JAHER BANDHKAM MAJOOR MANDAL,	MR KB PUJARA	S.S.RATHOR OR SUCCESSOR,K.M. PATEL OR HIS SUCCESSOR-IN-OFFICE,THE SUPERINTENDING	NOTICE SERVED BY DS
1561	MCA/2594/2011	22/11/2011	GUJARAT RAJYA JAHER BANDHKAM MAJOOR MANDAL,	MR KB PUJARA	S.S.RATHOR OR HIS SUCCERSOR-IN-OFFICE THRO PRINCIPAL,K.M.PATEL OR HIS SUCCESSOR-IN-OFFICE,THE SUPERINTENDING	NOTICE SERVED BY DS
1562	MCA/2599/2011	21/11/2011	LALJIBHAI NANJIBHAI,KASHI NANJIBHAI,CHIKABHAI RUPABHAI,PANKHUBEN PUNJABHAI,PARVATIBEN KHIMJIBHAI	MR NILESH M SHAH	SURENDRANAGAR DISTRICT PANCHAYAT,EXECUTIVE ENGINEER D K PATEL OR HIS SUCCESSOR,DEPUTY EXECUTIVE ENGINEER R M PATEL OR HIS SUCCESSOR	NOTICE SERVED,MR HS MUNSHAW
1563	MCA/2606/2011	17/02/2012	HETALBEN DHAVALKUMAR VAIDYA,DEV DHAVAL KUMAR VAIDYA (MINOR) THROUGH HETAL D VAIDYA	MS MANISHA KALA	DHAVALKUMAR MANHARLAL VAIDYA,	SERVED BY RPAD (N),RULE SERVED
1564	MCA/2607/2011	09/12/2011	VISHAKHA W/O NILENDU PANDYA D/O GAUTAMBHAI BHATT,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	DR.NILENDUBHAI HARSUKHRAI PANDYA,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI
1565	MCA/2608/2011	11/11/2011	HITESHKUMAR J BHAVANI,	MR SK PATEL	JAYANTI S RAVI,	
1566	MCA/2609/2011	06/02/2012	PATEL SATISHKUMAR RAMANBHAI,PATEL DHIRENKUMAR BHOLABHAI,PATEL CHANDRAKANT DAHYABHAI,PATEL MAHENDRAKUMAR SHANKERLAL,PATEL HASMUKHKUMAR RAMABHAI	MR NK MAJMUDAR	P PANIRVEL,SONALBEN MISHRA	GOVERNMENT PLEADER,NOTICE SERVED
1567	MCA/2610/2011	21/02/2012	SURESH NARANBHAI KUMBHANI,ATUL HARSHADBHAI MEVADA,HARSUKH NARBHERAM KAPDI	(MR KISHOR M PAUL)	C.G. MORI, THE CHIEF OFFICER,,R.M. JADAV, THE DIRECTOR OF MUNICIPALITIES	NOTICE SERVED,MR HRIDAY BUCH
1568	MCA/2612/2011	10/11/2011	HARISH VASANTRY SHUKLA,CHUDAMAL GALA PATIL	THAKKAR AND PAHWA ADVOCATES	V C VINOD,S M PARMAR	
1569	MCA/2613/2011	10/11/2011	ITBAR HUSSAIN HASAM SOLANKI,	THAKKAR AND PAHWA ADVOCATES	V C VINOD,S M PARMAR	
1570	MCA/2614/2011	10/11/2011	ANVAR SULEMAN KANIYA,	THAKKAR AND PAHWA ADVOCATES	V C VINOD,S M PARMAR	
1571	MCA/2615/2011	10/11/2011	MUKUNDRAY MOHANLAL JOSHI,	THAKKAR AND PAHWA ADVOCATES	V C VINOD,S M PARMAR	
1572	MCA/2617/2011	15/11/2011	PATANI NANCHANDBHAI BHOTUBHAI, DECEASED THROUGH WIDOW,PATANI JIVANBHAI MOHANBHAI,PATANI SURAJBEN KARSANBHAI,PATANI CHAPABHAI WALJIBHAI	MR PINAKIN M RAVAL	J B VOHRA,	GOVERNMENT PLEADER
1573	MCA/2636/2011	16/01/2012	GHANSHYAMBHAI ISHWARBHAI SUTHAR,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	
1574	MCA/2637/2011	16/01/2012	VINODBHAI JASHBHAI DESAI,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	
1575	MCA/2638/2011	16/01/2012	ARVIND GIRI ISHWARGIRI GOSWAMI,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	
1576	MCA/2639/2011	16/01/2012	NIMISHCHANDRA GHANSHYAMBHAI BRAHMBHATT,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	
1577	MCA/2641/2011	16/01/2012	PRAVINBHAI MAGANBHAI DESAI,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	
1578	MCA/2642/2011	20/01/2012	ASHWINBHAI RAMANBHAI BHATT,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	

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1579	MCA/2644/2011	09/01/2012	DIPTIBEN NILESHBHAI PATEL LEGAL HEIR OF DECD OF SUMITRABEN R,	MR DG CHAUHAN	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT NADIAD NAGARPALIKA,PRASHANTBHAI T. PARIKH,SANJAYBHAI G SONI EX-CHIEF OFFICER NADIAD NAGARPALIKA	
1580	MCA/2646/2011	29/12/2011	AMITA THAKORBHAI VYAS,	MR.HIREN M MODI	RAHULKUMAR PANKAJKUMAR DAVE,	RULE SERVED BY DS
1581	MCA/2652/2011	06/02/2012	DAMOR RAKESHKUMAR KAMLESHKUMAR,	MR NK MAJMUDAR	P.PANIRVEL SECRETARY,LABOUR & EMPLOYMENT,SONALBEN MISHRA DIRECTOR-EMPLOYMENT & TRAINING	GOVERNMENT PLEADER,NOTICE SERVED
1582	MCA/2653/2011	09/04/2012	GIDC EMPLOYEES UNION,	MR PH PATHAK	RUPVANTSINGH DISTRICT COLLECTOR,R.K. VASAVA MAMLATDAR	GOVERNMENT PLEADER
1583	MCA/2670/2011	18/11/2011	NEW AGE OIL INDUSTRIES THRO. PROPRIETOR,	MR SAURABH M PATEL	GUJARAT INDUSTRIAL DEVELOPMENTCORPORATION,J.N JOGIYANI	
1584	MCA/2686/2011	24/11/2011	ISHWARBHAI MAVJIBHAI BUJ,	MR.HIREN M MODI	TARABEN D/O SURAJIBHAI JAGNABHAI KHARADI,	
1585	MCA/2687/2011	27/12/2011	HARI SHANKAR DIXIT,	MR DILIP B RANA	V.K.GUPTA,THE SECRETARY,ACTING SHIR R.C.AGARWAL,GENERAL MANAGER OR HIS SUCCESSOR,A.K.SHRIVASTAV,DIVISIONAL RAILWAY MANAGER,S.K.SHARMA,CHIEF MEDICAL SUPERINTENDENT	NOTICE SERVED,MR KM PARIKH,MR SIRAJ R GORI
1586	MCA/2695/2011	16/12/2011	RUCHA AMITKUMAR BHATIYA D/O KIRITCHANDRA MANILAL BHATIYA,	BHARGAV KARIA & ASSO	AMITKUMAR VIJESHCHANDRA BHATIYA,	RULE NOT RECD BACK,MR AMRISH K PANDYA
1587	MCA/2714/2011	29/12/2011	AVISHBEN MUKESHKUMAR KEVALRAMANI,	MR JAPAN V DAVE	MUKESHKUMAR RAMESHBHAI KEVALRAMANI,	RULE SERVED BY DS,MR VIREN G DAVE
1588	MCA/2717/2011	13/01/2012	GITABEN D/O GOVINDBHAI JETHABHAI PARMAR AND W/O PARESHKUMAR,	MR PF ADHVARYU	PARESHKUMAR NARSINHBHAI PARMAR,	MR SAURABH M PATEL
1589	MCA/2723/2011	21/10/2011	SARVA VIDYALAYA KELAVNI MANDALTHROUGH SANJAY M SHAH,	MR JIGAR M PATEL	DHARMENDRA M PATEL,HEMAXIBEN RAO VICE CHANCELLOR	
1590	MCA/2730/2011	21/10/2011	SAROJBEN MUKESHBHAI DESAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	JAYESH RANA BRANCH MANAGER,VIJAYKUMAR MOHANLAL DESAI,SARDAR BHILADWALA PARDI PEOPLES	
1591	MCA/2732/2011	25/01/2012	RAMESHBHAI H BHATT,	MS.FALGUNI D.TRIVEDI	C.L. MEENA SECRETARY TO GOVT. OF GUJARAT,A.S.KHANDHAR DIRECTOR OF SUGAR,D.H.BRAHMBHATT SECRETARY,A.M. PARMAR COLLECTOR,M.P.JHUDIA MAMLATDAR,K.F.PATEL SHREE UNA TALUKA KHEDUT UDYOG MANDLI LTD.,K.F.PATEL REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED

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1592	MCA/2733/2011	08/11/2011	PANKAJKUMAR S VAGHASIA,AMRUTLAL M MAKADIA,MUKESHKUMAR V BHATT,DHARMENDRA G ANTALA,BIPINCHANDRA D DEGDA,MAHESHKUMAR N BHATT,PARESHKUMAR A FALDU,MILANKUMAR J VYAS,CHHAGANBHAI S VAGHASIA,BHIKALAL D PARMAR,PRAVINKUMAR V KOYANI,PRADIPKUMAR K HIRPARA,NATHALAL H PARMAR,GOVINDBHAI H VINJUDA,SHABBIRBHAI F BLOCHH,JASVANTIBEN MANILAL DHINAJA,DEVJIBHAI MAVJIBHAI DAVE,HITESHKUMAR V VIRDIYA,PRAVINKUMAR M VIRDIYA,PRAVINKUMAR M GAJERA,RAJESHKUMAR H SHUKLA,RAJNIKANT D BABRIYA,MANSUKHBHAI M JADEJA,BECHARBHAI M SOLANKI,A R TOPIWALA,BHAGWATIPRASAD M SHUKLA,DAMJI SAMJI VAGHASIA,SANJAYKUMAR PARSHOTTAMBHAI SIROYA,PRAVINCHANDRA GORDHANBHAI GADIYA,DINESHKUMAR PREMJIBHAI VAGHASIA,JAGDISHKUMAR H SAVALIYA,CHHAGANBHAI DEVJIBHAI RATHOD,DINESHKUMAR NATHABHAI RAJPARA,VALIBHAI ISHAQBHAI VORA,FIROZ KURBANHUSSAIN TRIVEDI,CHANDRESH GOVINDBHAI TOPIYA,RANCHHOD VIRDAS GANGAJALIA,DINESHKUMAR KALIDAS MEHTA,SATISHKUMAR MAVJIBHAI JADEJA,DINESH NAROTTAMDAS GANGAJALIA,HARSUKHBHAI BHANJIBHAI ANTALA,RAMJIBHAI KARSANBHAI MAKADIA,HASMUKHBHAI MANGABHAI MAKADIA,HASAMMIYA IBRAHIMMIYA SAIYAD,KHIMJIBHAI KHODABHAI SAGATHIA,CHIRAG ABEDEEN,JIVRAJBHAI ACHRAJBHAI TOPIA	MR DG CHAUHAN	PARTHVAN GAJENDRAVAN GOSWAMI CHIEF OFFICER,CHIMANLAL NANDLAL PANDIT,R J HALANI THE REGIONAL DIRECTOR OF MUNICIPALITIES,JAMNABEN MANSUKHBHAI,SAMUBEN UKABHAI,SAVJIBHAI DHANABHAI,KUMUDBEN UKABHAI SINCE DECD. THROUGH HEIRS,SAVJIBHAI DHANABHAI,KISHOR SAVJIBHAI CHAUHAN,PRABHUDAS SAVJIBHAI CHAUHAN	
1593	MCA/2737/2011	08/11/2011	PASCHIM RAILWAY KARMACHARI PARISHAD,	MR TR MISHRA	UNION OF INDIA,THE DIVISIONAL RAILWAY MANAGER,THE DIVISIONAL RAILWAY MANAGER,THE DIVISIONAL RAILWAY MANAGERTHROUGH RAKESH BEHL,THE DIVISIONAL RAIWLAY MANAGERTHROUGH R KUPPAN,THE CHIEF WORKS MANAGER THROUGH SARABHAI MATHUR,THE CHIEF WORKS MANAGER THROUGH SANAJAY AGRAWAL,THE CHIEF WORKS MANAGER,THE WORKS MANAGER	
1594	MCA/2739/2011	16/04/2012	MUKESH ANANDMAL BASANTANI,	MR DIPAN DESAI	P.K.SOLANKI,COLLECTOR,CHAMPANERI, THE SECRETARY	GOVERNMENT PLEADER,MR AMIT M PANCHAL
1595	MCA/2748/2011	11/11/2011	DILIPBHAI HAKABHAI BORICHA MEMBER,	MR C B UPADHYAYA	STATE OF GUJARAT THRO THE DESIGNATED OFFICER,SECRETARY,M.R.PARMAR,URBAN DEVELOPMENT & URBAN HOUSING,BHAGYESH JHA DESIGNATED OFFICER ,,HARSUKHBHAI DHAMJIBHAI LAKHAD,MEMBER,,JAGDISHBHAI BHIMJIBHAI KUMBHANI,MEMBER,	
1596	MCA/2754/2011	05/03/2012	RAJESHKUMAR MANGUBHAI PATEL,	MR BM MANGUKIYA	GANESHBHAI VASANTBHAI PATEL,KIRITBHAI H PATEL, CHIEF OFFICER,VALSAD MUNICIPALITY,L.C.PATEL,R M JADAV, DIRECTOR OF MUNICIPALITIES,HASMUKH S PATEL,ACTING DY DIRECTOR OF MUNICIPALITIES	
1597	MCA/2764/2011	11/11/2011	VASUNDHARA SAMUDAYIK KHETI SAHAKARI MANDLI LTD,HARSIDDHI MAHILA SAMUDAYIK KHETI SAHAKARI MANDLI LTD,LAKSHMI ANUSUCHIT JATI/JANJATI SAMUDAYIK KHETI SAHAKARI MAND,PRAGATISHIL SAMUDAYIK KHETI SAHAKARI MANDLI LTD,SARSWATI ANUSUCHIT JATI/JANJATI MAHILA SAMUDAYIK KHETI SAHAK	MR DIPAN DESAI	ARVINDBHAI MANJIBHAI GHETIYA AUTHORIZED OFFICER & COOPERATI,	

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1598	MCA/2765/2011	11/11/2011	ANANDPAR SEVA SAHAKARI MANDLI LTD,SARAPADAR SEVA SAHAKARI MANDLI LTD,SARVANIYA SEVA SAHAKARI MANDLI LTD,DUNGRANI DEVLIYA SEVA SAHAKARI MANDALI LTD,LALOI SEVA SAHAKARI MANDLI LTD,BERAJA (BHAL) SEVA SAHAKARI MANDLI LTD,MANVAR KHIJADIYA JUTH SEVA SAHAKARI MANDLI LTD,TODA SEVA SAHAKARI MANDLI LTD,MULIA SEVA SAHAKARI MANDLI LTD,BERAJA GOPALAK VIVIDH KARYAKARI SAHAKARI MANDLI LTD,KHANDERA SEVA SAHAKARI MANDLI LTD,BALRAM GOPALAK VIVIDH KARYAKARI SAHAKARI MANDLI LTD,GOKUL SAHAKARI GOPALAK VASAHAT SAHAKARI MANDILI LTD,GOVARDHAN SAHAKARI GOPALAK VASAHAT SAHAKARI MANDLI LTD,LALOI GOPALAK VIVIDH KARYAKARI SAHAKARI MANDLI LTD,SARAPADAR GOPALAK VIVIDH KARYAKARI SAHAKARI MANDLI LTD,SHAKTI KHEDUT JUTH SEVA SAHAKARI MANDLI LTD,MACHLIVAD SEVA SAHAKARI MANDLI LTD	MR DIPAN DESAI	ARVINDBHAI MANJIBHAI GHETIYA AUTHORIZED OFFICER & COOPERATI,	
1599	MCA/2772/2011	14/11/2011	DEVANAND P ARDASANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1600	MCA/2773/2011	06/02/2012	INDRAVADAN G THAKORE,MUKESH G VYAS,RAVJI M VALMIK,PRADIP C RAO,JAMBUBHAI M THAKORE	MS HARSHAL N PANDYA	ASHOKKUMAR GUPTE,SURENDRA SINGH	M/S TRIVEDI & GUPTA
1601	MCA/2778/2011	25/11/2011	H.J.SOLANKI ASSISTANT GUJARAT STATE CIVIL SUPPLY CO.LTD.,	(MR VM PANCHOLI)	GUNVANTBHAI A OZA,	
1602	MCA/2784/2011	16/12/2011	GEERABEM W/O SANDIPBHAI JOTANGIYA D/O HARIBHAI CHAUHAN,	MS.FALGUNI D.TRIVEDI	SANDEEP KANUBHAI JOTANGIYA,	RULE SERVED,MR SHAILESH C SHARMA
1603	MCA/2785/2011	16/12/2011	GEERABEM W/O SANDIPBHAI JOTANGIYA D/O HARIBHAI CHAUHAN,	MS.FALGUNI D.TRIVEDI	SANDEEP KANUBHAI JOTANGIYA,	RULE SERVED,MR SHAILESH C SHARMA
1604	MCA/2789/2011	15/11/2011	KAUSHAL B ASNANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER	
1605	MCA/2790/2011	15/11/2011	RAJKUMARI SHRICHAND NAVANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1606	MCA/2791/2011	15/11/2011	NARENDRA CHUNILAL SANTANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1607	MCA/2792/2011	15/11/2011	HARESH P GURNANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1608	MCA/2793/2011	15/11/2011	THAKUR S PARIYANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHEMEDABAD MUNICIPAL CORPORATI	
1609	MCA/2794/2011	15/11/2011	NITA H KHANCHANDANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1610	MCA/2795/2011	15/11/2011	RAJPAL HARBANSAL ANAND,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1611	MCA/2796/2011	15/11/2011	DROPTI NIRMALDAS,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1612	MCA/2797/2011	15/11/2011	ISHWAR K TEJWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	

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1613	MCA/2798/2011	15/11/2011	DILIP PARIYANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH THE CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1614	MCA/2799/2011	15/11/2011	PRAKASH P BALWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1615	MCA/2800/2011	15/11/2011	RAJKUMAR SATRAMDAS PARYANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,THE STATE OF GUJARAT THROUGH CHIEF SECRETARY,THE MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORATIO	
1616	MCA/2801/2011	15/11/2011	VIJAY VANJANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1617	MCA/2802/2011	15/11/2011	KAMLESH G.MOTIANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1618	MCA/2803/2011	15/11/2011	UMESH PANJABI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1619	MCA/2804/2011	15/11/2011	VIKESH SATRAMDHAS PARYANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1620	MCA/2805/2011	15/11/2011	KANAIYA K. PANJWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1621	MCA/2806/2011	15/11/2011	REENA KAMLESH VANJANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1622	MCA/2807/2011	15/11/2011	NARENDRA RAMESHKUMARR TULSIANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1623	MCA/2808/2011	15/11/2011	MANOHER S. PARYANII,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1624	MCA/2809/2011	15/11/2011	HITESH S/O LATE SHRI NAINKRAM RATNANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1625	MCA/2811/2011	15/11/2011	BHAGWANDAS M PANJWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1626	MCA/2812/2011	15/11/2011	DEEPAK ARJANDAS SHIVNANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1627	MCA/2813/2011	15/11/2011	GURMUKH K. PANJAWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1628	MCA/2814/2011	15/11/2011	JOTURAM GOPALDAS BHAKTAPURI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1629	MCA/2815/2011	15/11/2011	K.S.CHANDRANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1630	MCA/2816/2011	15/11/2011	RAJESH MADHAVDAS PANJWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1631	MCA/2817/2011	15/11/2011	JITENDRA ANANDRAM PANJWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1632	MCA/2818/2011	15/11/2011	MAHESH GANGWANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1633	MCA/2819/2011	15/11/2011	MS. CHITRA VANJANII,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1634	MCA/2820/2011	15/11/2011	COLONEL SUDESH KUMAR,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1635	MCA/2821/2011	15/11/2011	VINOD A. SHIVNANI,	SHIVANI RAJPUROHIT	COLONEL S RAMAN,STATE OF GUJARAT,AHMEDABAD MUNICIPAL COMMISSIONER AHMEDABAD MUNICIPAL CORPORA	
1636	MCA/2822/2011	16/03/2012	KASHMIRABEN D/O DEVJIBHAI JODHAJIBHAI GHOGHARA,	MR NISHITH P THAKKAR	PRAKASHBHAI NARANBHAI ASARI,	RULE SERVED
1637	MCA/2832/2011	06/02/2012	BHURA KANDA KARMUR,	MR TUSHAR L SHETH	STATE OF GUJARAT THRO' PUBLIC PROSECUTOR,HIRAL VASHRAMBHAI PATEL,MANAGER,SREI,BNP PARIBESH	GOVERNMENT PLEADER,MR HB DESAI
1638	MCA/2833/2011	27/03/2012	SADIK HUSEN KARIMBHAI DESAI,	MR GAJENDRA P BAGHEL	STATE OF GUJARAT THROUGH SECRETARY,DISTRICT DEVELOPMENT OFFICER,DEPUTY DISTRICT DEVELOPMENT OFFICER,COLLECTOR	GOVERNMENT PLEADER,MS RV ACHARYA
1639	MCA/2834/2011	16/11/2011	NAZIR HAJI IBRAHIM,	MR HASIT DAVE	SECRETARY,DY. REGISTRAR OF DOCUMENTS ANDVALUATION,SUB REGISTRAR - JALALPORE	
1640	MCA/2835/2011	16/11/2011	DHIRUBHAI LALJIBHAI,	MR PH PATHAK	KAASHIKKUMAR SHANTILAL UPADHYAY,RAMAN MURTI	
1641	MCA/2840/2011	21/12/2011	KAMLABEN B PARMAR,	MR PH PATHAK	B B SAIN,	GOVERNMENT PLEADER
1642	MCA/2877/2011	05/03/2012	UMEDBEN WD/O.BHAMARSINH THAKORE,DAULATSINH BHAMARSINH THAKORE	MR UM SHASTRI	R.B.PARMAR,K D PATEL EXECUTIVE ENGINEER,VINOD RAO COLLECTOR VADODARA	GOVERNMENT PLEADER,NOTICE SERVED
1643	MCA/2882/2011	21/11/2011	AMRUTBHAI KANJIBHAI MAKWANA,	(MR LN MEDIPALLY)	REGISTRAR,ADMINISTRATOR, SHREE TEJENDRAPRASADJI B.ED COLLEGE	
1644	MCA/2884/2011	01/02/2012	R K PARMAR,	MR US BRAHMBHATT	STATE OF GUJARAT,SONAL MISHRA DIRECTOR	NOTICE SERVED
1645	MCA/2899/2011	11/06/2012	MOHANLAL D. PARMAR,		MUKESHCHAND JOSHI,	(MRS MAUNA M BHATT)
1646	MCA/2918/2011	26/12/2011	H M PRODUCTS,	MR SANJAY R GUPTA	HARIBHAI V PATEL COMMISSIONER OF COMMERCIAL TAX,	GOVERNMENT PLEADER
1647	MCA/2922/2011	26/12/2011	M J PRODUCTS,	MR SANJAY R GUPTA	HARIBHAI V PATEL COMMISSIONER OF COMMERCIAL TAX,	GOVERNMENT PLEADER
1648	MCA/2923/2011	16/01/2012	DILIPKUMAR NARANBHAI PRAJAPATI,	MR DAKSHESH MEHTA	R K BENNIWAL,NARESHBHAI PATEL,DALSIBEN KESHAVLAL PRAJAPATI,RAJESHKUMAR KESHAVLAL PRAJAPATI,BABULAL KESHAVLAL PRAJAPATI	,NOTICE SERVED,MS NIYATI K SHAH
1649	MCA/2924/2011	12/06/2012	PWD EMPLOYEES UNION,	MR NACHIKET D MEHTA	S.K. NANDA PRINCIPAL SECRETARYFORESTS AND ENVIORNMENT DEPT.,PRADEEP KHANNA PRINCIPAL CHIEFCONSERVATOR OF FORESTS,C.N.PANDEY CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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1650	MCA/2925/2011	18/01/2012	BIPINKUMAR KANTILAL SHAH,VISHNUBHAI MADHAVBHAI PATEL,JANAKBHAI BHIKHABHAI SHAH,RASNABEN D/O ATULKUMAR MADHUSUDAN TALATI,PRADIPKUMAR KESHAVLAL BHAVSAR,DEVENDRA K KHAMBHOLA,GHANSHYAMBHAI KANUBHAI SHAH,VIREN M TALATI,CHANDULAL NANJIBHAI THAKKAR SINCE DECEASED,SHRENIK B DOSHI,RAJENDRAKUMAR MANGUBHAI SHAH,JITENDRA VRIJLAL SHAH,SUBHAS K SHAH,JAYRANCHAND V SEVAK	(MRS VD NANAVATI)	STATE OF GUJARAT THROUGH K.D.UPADHYAY,SECRETARY,M.V.PARGHI COLLECTOR,J.B.SONI THE CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1651	MCA/2926/2011	27/12/2011	I G ELECTRICALS THROUGH PROPRIETOR IQBAL S ANSARI,	MR MAHESH BHAVSAR	R.K.UPADHYAY, CHAIRMAN & MANAGING DIRECTOR,U.N.RAY,THE PRINCIPAL GENERAL MANAGER(ELECTRICAL),S.BHARGAV ,CHIEF GENERAL MANAGER,RAJIV SONI,CHIEF ENGINEER(ELECTRICAL)\,S.K.BHUCHAR,THE THEN CHIEF ENGINEER(ELECTRICAL),S.P.S NIMRANA ,THE THEN SUPERINTENDING ENGINEER(E),,MANOJ KUMAR,SUPERINTENDING ENGINEER(E),,DHARAMRAJ RAM,THE THEN EXECUTIVE ENGINEER(ELECTRICAL),,K.B.PATEL,EXECUTIVE ENGINEER(ELECTICAL),S.V.PATANKAR,EXECUTIVE ENGINEER(ELECTRICAL),HARJINDER SING,EXECUTIVE ENGINEER(ELECTICAL),,T.S. NEGI,EXECUTIVE ENGINEER(ELECTRICAL),NEELAM SINGHAL,SUPERINTENDING ENGINEER(E),,KUBER,THE THEN EXECUTIVE ENGNINEER(ELECTRICAL),R.C.NAKHATE,THE THEN EXECUTICVE ENGINEER(ELECTRICAL)	,NOTICE SERVED,NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MS PJ DAVAWALA
1652	MCA/2977/2011	19/06/2012	RATANLAL S KHANDELWAL,	M/S TRIVEDI & GUPTA	STATE OF GUJARAT,COLLECTOR	
1653	MCA/2980/2011	13/02/2012	AMRELI JILLA MADHYASTH SAHAKARI BANK LTD.,	MR SACHIN D VASAVADA	MEGHJIBHAI MOHANBHAI SAGAR,	MRS NASRIN N SHAIKH
1654	MCA/2998/2011	06/02/2012	HITESH P. ACHARYA,LAKHATARIYA NILESH D,DARSHAN V THAKKAR,KACCHADIYA CHIRAG K,PANDYA GAURANG B,SHAH HARDIK H,PARMAR KASHYAP G,REKHABEN P RATHOD,BIPIN R SAVARIYA,PARMAR AMARDIPSINH J,PATEL MEHUL P,NAGAR JIGNESH A,GOHIL YOGENDRASINH R,KACCHA ARCHANA G,SAPARIYA PRITESH D,RATHOD DIPAK T	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	STATE OF GUJARAT THROUGH SECRETARY,SECRETARY BALWANTSINGH,DIRECTOR SONAL MISHRA,CHAIRMAN SONAL MISHRA	GOVERNMENT PLEADER
1655	MCA/3000/2011	23/12/2011	NISHABEN W/O ATULKUMAR BHALODIYA & D/O DALPATBHAI TULSIBHAI,	MR TUSHAR CHAUDHARY	ATUL ODHAVJIBHAI BHALODIYA (1)R/O.LALPUR,NR.CHAR THAMBHLA,	RULE SERVED BY DS,MR GAURAV CHUDASAMA
1656	MCA/3005/2011	14/03/2012	HABIBBHAI KESARBHAI SIPAI,AMINABEN KESARBHAI SIPAI,AKBARBHAI KESARBHAI SIPAI,AHMEDBHAI KESARBHAI SIPAI,MOHMADBHAI KESARBHAI SIPAI	MR HRIDAY BUCH	MOHANBHAI AMBABHAI PATEL,BHIKHALAL RAMJIBHAI PATEL (DECD.) THROUGH LEGAL HEIRS,MAHENDRABHAI BHIKHALAL TANTI,DILIPBHAI BHIKHABHAI TANTI	,MR ASHISH M DAGLI
1657	MCA/3009/2011	18/01/2013	RAJPUT DALPUJI HARIJI,VANKER PARAGBHAI SADABHAI,THAKOR LAXMANJI PARBATJI,RABARI MAGANBHAI DELABHAI,CHAUDHARY BABUBHAI NARSANGBHAI,RAJPUT AMRATJI HARIJI,RABARI ARJANBHAI RAMABHAI	(MR ADIL MEHTA)	STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY COLLECTOR MEHSANA DISTRICT,DISTRICT DEVELOPMENT OFFICER MEHSANA DISTRICT,SIDDHIBEN PATEL MAMLATDAR,BABUBHAI A PATEL TALUKA DEVELOPMENT OFFICER VISNAGAR,RAMESHBHAI G NAIK TALATI CUM MANTRI,SARPANCH SHREE TARABH GRAM PANCHAYAT,MOHAN RAO DEPUTY DIRECTOR(DEVELOPMENT)SPICES BOARD,THE DEPUTY CONSERVATOR OF FOREST,SHRI RUSHIKESH PATEL (M.L.A.)	,DS AFF.NOT FILED (N)
1658	MCA/3013/2011	06/02/2012	ROZ ARVINDBHAI M,SAKIR HUSSEN F,BHANUSHALI VASANT	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	STATE OF GUJARAT THROUGH SECRETARY P.PANEERVEL,SECRETARY BALAWANT SINGH GENERAL ADMINISTRATION DEPT,DIRECTOR SONAL MISHRA EMPLOYMENT AND TRAINING,CHAIRMAN SONAL MISHRA	GOVERNMENT PLEADER

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1659	MCA/3014/2011	06/02/2012	ROHITKUMAR S BHEDI,JOSHI NARESHKUMAR P,CHAUHAN PARVATSINH U,RATHVA ASHWIN K,GOHIL SHAILENDRASINH M,PARMAR MANOJ H,BARIYA SURENDRA R,RATHOD SAVITA G,GOHIL DILIP S,YADAV KAMLESH S,GITELI OWAIS M,SUJELA AQRAM I,CHAREL CHETAN N,BHAGORA BHARAT S,SHARMA SUNITA B,TADVI PANKAJ H	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	STATE OF GUJARAT THRO THE SECRETARY(P.PANEERVEL,SECRETARY (SHREE BALVANT SINGH),DIRECTOR (SONAL MISHRA),CHAIRMAN (SONAL MISHRA)	GOVERNMENT PLEADER,NOTICE SERVED
1660	MCA/3018/2011	19/03/2012	PRATAPBHAI DADBHAI KOTILA,	MR AR THACKER	SHRI VIPUL VALLABHABHAI RAK,PRAHLADBHAI BHIKHUSHANKAR DESAI, SECRETARY	RULE SERVED,(MR KAMAL M SOJITRA)
1661	MCA/3021/2011	29/02/2012	J H VYAS,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR.DEVENDRA H PANDYA	V B BHASDADIYA JOINT DIRECTOR OF EDUCATION,V J MODI	GOVERNMENT PLEADER
1662	MCA/3022/2011	06/02/2012	VIKRAMBHAI KHENGARBHAI,	MR MA PAREKH	M.A. NARMAWALA,DIRECTOR OF WELFARE OF SCHEDULE CASTE),,MANIBEN M BHOI,(WELFARE OFFICER OF SCHEDULE CASTE),,PREMCHAND RAJABHAI PARMAR, PRESIDENT OF LOTESHWARASHRA	GOVERNMENT PLEADER,NOTICE SERVED,MR NK MAJMUDAR
1663	MCA/3026/2011	26/12/2012	RAJENDRA VASANTLAL SHAH,	(MR NIRZAR S DESAI)	HASMUKHLAL POPATLAL VORA,PRAVINKUMAR DOSHI,JITENDRA VRAJLAL SHAH,HIRALAL KAJJULAL JAIN,ASHOKBHAI KHIMCHAND VADHAR (DISPUTED),VIKAS MANILAL SHAH(DISPUTED),RAJENDRA VINDOBHAI KAMDAR (DISPUTED)	NOTICE UNSERVED,DS AFF.NOT FILED (N),NANAVATI ASSOCIATES
1664	MCA/3027/2011	26/12/2012	RAJENDRA VASANTLAL SHAH,	(MR NIRZAR S DESAI)	HASMUKHLAL POPATLAL VORA,DR. PRAVINKUMAR D DOHSI,JITENDA VRAJLAL SHAH,HIRALAL KAJJULAL JAIN,ASHOKBHAI KHIMACHAND VADHAR (DISPUTED),VIKAS MANILAL SHAH(DISPUTED),RAJENDRA VINODBHAI KAMDAR(DISPUTED)	NOTICE UNSERVED,DS AFF.NOT FILED (N),NANAVATI ASSOCIATES
1665	MCA/3028/2011	26/12/2012	RAJENDRA VASANTBHAI SHAH,	(MR NIRZAR S DESAI)	PRAVINBHAI D DOSHI,HASMUKHLAL POPATLAL VORA,JITENDRA VRAJLAL SHAH	NANAVATI ASSOCIATES
1666	MCA/3029/2011	28/02/2012	AMARSINHJI STATIONERY INDUSTRIES LTD,	MR AS VAKIL	VANKANER MUNICIPALITY THROUGH CHIEF OFFICER,COLLECTOR, RAJKOT	NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
1667	MCA/3031/2011	26/07/2012	GULAM RASUL GULAM MOHAMMAD NANWALA,	MR MP SHAH	STATE OF GUJARAT,SURAT MUNICIPAL CORPORATION,ZONAL OFFICER,CHARITY COMMISSIONER,CITY SURVEY SUPERINTENDENT,TRUSTEES OF DHOBI MASJID KAPADVANJI TEKRA,NOOR MOHAMMAD KAMALBHAI MUNSI,GULAM MOHAMMAD AHMADBHAI,NOOR MOHAMMAD HAJI IBRAHIMBHAI KHAMBHATWALA,HAJI IBRAHIM KAMALBHAI MUNSI,HAJI IQBALBHAI GAFARBHAI MEMAN (BEDAWALA)	,NOTICE NOT RECD BACK,MR KAUSHAL D PANDYA
1668	MCA/3032/2011	21/08/2012	SENDHABHAI PARMABHAI CHAUHAN,	MR HL RAVAL	SUDHIRBHAI U MEHTA- MANAGING DIRECTOR,PRAKSHBHAI S SAJANANI- GENERALMANAGER (H.R.)	(MRS VD NANAVATI)
1669	MCA/3037/2011	06/03/2012	CHHAGANBHAI BHAVANBHAI HAMIRANI,	MR DM DEVNANI	A.B.SHAH,EXECUTIVE ENGINEER STATE OF GUJARAT,L.L.PATEL DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1670	MCA/3039/2011	14/02/2012	BABUBHAI CHAKUBHAI PAMBHAR,BABULAL KARSHANBHAI KAKADIYA	MR APURVA R KAPADIA	STATE OF GUJARAT,STATE OF GUJARAT,RAJKOT URBAN DEVELOPMENT AUTHORITY THRO CHIEF EXECUTIVE OFF.	GOVERNMENT PLEADER,MR HS MUNSHAW
1671	MCA/3041/2011	29/12/2011	FALGUNI PRASHANTBHAI MANDAVIYA,	MR PREMAL S RACHH	PRASHANT RANCHHODBHAI MANDAVIYA,	RULE SERVED BY DS,MR NIRAD D BUCH
1672	MCA/3042/2011	22/02/2012	NARENDRASINH GULABSINH JADEJA,	MR ANKIT SHAH	FAKIR MAMAD JUSUB BAZIR (DECD.) THROUGH LEGAL HEIRS,AMINABAI FAKIR MAMAD BAZIR,SALIM FAKIR MAMAD BAZIR,JUSUB FAKIR MAMAD BAZIR,GULABANU FAKIR MAMAD BAZIR,SERBANU FAKIR MAMAD BAZIR,YASMIN FAKIR MAMAD BAZIR,SULEMAN KHARA KAKKAL,HARIJAN DESAR MULJI,HARIJAN MULJI DAHYA,THE SECRETARY,P.G. GOHIL	,GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR MEHUL SHARAD SHAH

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1673	MCA/3045/2011	21/02/2012	JYOTIKABEN DILIPKUMAR DARJI,	MR NK MAJMUDAR	ASHWINIKUMAR OR HIS SUCCESSOR COMMISSIONER, VADODARA,	NOTICE SERVED
1674	MCA/3047/2011	27/01/2012	AMIBEN VIRENDRABHAI MER,	MR JIGAR G GADHAVI	VIREN SOMALAL MAKODIYA,	MR RUSHABH R SHAH
1675	MCA/3049/2011	03/02/2012	RAJENDRA VASANTLAL SHAH,	(MR NIRZAR S DESAI)	G.M. CHAUHAN, ADDIONAL DIRECTOR OF INCOME,RAVI PRAKSH ASST. DIRECTOR OF INCOME TAX (EXAMPTION)	(MRS MAUNA M BHATT)
1676	MCA/3068/2011	09/12/2011	THAKORE PATHUJI SONAJI,THAKORE PRATAPJI SONAJI,THAKORE CHAMPABEN WD/O ZENABHAI SONAJI	MR BP GUPTA	DAVE PRAVINBHAI KANTILAL,TALATI-CUM-MANTRI (REVENUE),K S ATIT	
1677	MCA/3075/2011	23/01/2012	SHIVABHAI L VAGHELA,	MR PH PATHAK	RAJESH KISHOR,SECRETARY,A.M.PANCHAL,DEPUTY DIRECTOR	GOVERNMENT PLEADER
1678	MCA/3085/2011	30/01/2012	GUJARAT RAJYA TALIMI SNATAK SAMITI THRO ITS SECRETARY,	(MR MUKUL SINHA),MR SUBRAMANIAM IYER	R.C. RAVAL,DIRECTOR OF PRIMARYEDUCATION,R.P GUPTA SECRETARY	GOVERNMENT PLEADER
1679	MCA/3088/2011	29/02/2012	AMRUTBHAI MOHANLAL PANDYA,	MR YH VYAS	J.B. VORA DISTRICT COLLECTOR,B.J.BHATT DISTRICT DEVELOPMENTOFFICER,U.D.SINDHA CHIEF OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW,MR MEHUL H RATHOD
1680	MCA/3089/2011	27/01/2012	AVINASHKUMAR KANAIYALAL PATEL,	MR YH VYAS	HASMUKH ADHIA,,	GOVERNMENT PLEADER
1681	MCA/3091/2011	28/03/2012	ALASUR HATHIYABHAI CHARAN,	MR MITESH L RANGRAS	STATE OF GUJARAT,SANDIP KUMAR	GOVERNMENT PLEADER
1682	MCA/3094/2011	11/05/2012	VAGHELA RAMESH MAVJIBHAI,SOLANKI DEVANGNABEN NATWARBHAI,CHRISTIAN MONIKABEN KANTIBHAI,GADGE UMESH DAMAJIRAO,BHAGAR CHANDRAPRAKASH DAYANIDHAN,CHAUDHARY KIRTIBHAI PARAGJIBHAI	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,GUJARAT COUNCIL OF EDUCATIONAL RESEARCH & TRAINEE,DALIT VIKAS SAMARPAN TRUST,,DINKARBHAI MAKWANA,V N MAKWANA - PRESIDENT.,MINISTRY OF HUMAN RESOURCE DEVELOPMENT, GOVT. OF INDIA,REHABILITATION COUNCIL OF INDIA,MAKWANA JAYESHBHAI SURESHBHAI,RATHWA MUKUNDBHAI BHAGABHAI,RATHWA PANKAYKUMAR BHADUBHAI,RATHWA BHUNIYABHAI VECHALABHAI,KOLI PRABHUBHAI SHANKARBHAI,RATHWA GEMSINGBHAI KESUDABHAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MS TRUSHA K PATEL
1683	MCA/3111/2011	27/03/2012	JAYENDRA KANAYALAL SHUKLA, DECEASED THROUGH LEGAL HEIRS,LEELABEN @ LALITABEN WD/O JAYENDRA KANAIYALAL SHUKLA,HEMANTBHAI JAYENDRABHAI SHUKLA	MS PRITI PANDYA	GURUPRASAD MAHAPATRA,ARJAU SHAH	MR HS MUNSHAW
1684	MCA/3121/2011	24/02/2012	ATULBHAI JASHBHAI BHAGAT THRO POA ANILKUMAR J BHAGAT,	MR YOGESH G DEV	CHIEF OFFICER, MR. MITTAL A PATEL,CHAIRMAN - TOWN PLANNING AUTHORITY,VANARAJSINH M RAULJI,KHEMJIBHAI PADMAJI PARADIYA,KANJIBHAI PADMAJI PARADIYA	MR ASHOK N PARMAR,MR DEEPAK P SANCHELA
1685	MCA/3135/2011	20/04/2012	DIVYA CHANDRAKANT GOHIL,	MR MOUSAM R YAGNIK,MR JAYSINH R JADEJA	CHAITANYA RAMANBHAI SOLANKI,	RULE SERVED BY DS
1686	MCA/3137/2011	21/12/2011	RAMABHAI VERSIBHAI RABARI,	MR ND SONGARA	K.N.BHATT,COMMISSIONER OF LABOUR,R.B.RANA, ASSISTANT COMMISSIONER FO LABOUR,A.M.SONI, GOVERNMENT LABOUR OFFICER,NAVNITBHAI PATEL, CHIEF OFFICER,PRALADBHAI MUKHI, PRESIDENT	
1687	MCA/3138/2011	28/12/2011	BHIKHUBHAI BHAGUBHAI CHAUDHARY THROUGH HIS HEIRS,	MR ARPIT A KAPADIA	STATE OF GUJARAT,THRO'P PANERWAL, SECRETARY,A N TALATI, MAMLATDAR, VYARA TALUKA,RITESH KOKNI,DEPUTY MAMLATDAR E-DHARA CENTRE,T.K.DAMOR,DEPUTY COLLECTOR VYARA PRANT,R.J.PATEL,OFFICE OF COLLECTOR TAPI DISTRICT	
1688	MCA/3141/2011	08/02/2012	MUSTAK MOHAMAD HABIBBHAI,	MR MK VAKHARIA	STATE OF GUJARAT,DIRECTOR, MUNICIPALITIES GUJARAT STATE,M.V. PARGI,COLLECTOR-KHEDA COLECTOR'S OFFICE,BALASINOR NAGAR PALIKA,CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1689	MCA/3142/2011	08/02/2012	HIMATLAL KANTILAL DABGAR,	MR MK VAKHARIA	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,M.V.PARGI, COLLECTOR COLLECTOR'S OFFICE,BALASINOR NAGAR PALIKA,CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1690	MCA/3146/2011	13/02/2012	H.G MALKAN,	MS HARSHAL N PANDYA	PANKAJ KUMAR IAS,	MS SEJAL K MANDAVIA
1691	MCA/3148/2011	29/03/2012	P M SOUMIAPRAKASH C/O,	MR P C CHAUDHARI	CHANDRAKANT DAMODARDAS JOSHI,	MR KUNAL P VAISHNAV
1692	MCA/3149/2011	18/04/2012	HASAMBHAI NURMOHAMMEDBHAI KATIA,RAHIMBHAI KHAMISA JEDA,BAVABHAI HASANBHAI MALEK,SIKANDARBHAI HIRJIBHAI	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI	KETAN VANANI CHIEF OFFICER,	MR Y J PATEL
1693	MCA/3151/2011	07/02/2012	MADRESA MAHMADIYA AND PANJATNIYA SOCIETY,	(MR AJ SHASTRI)	HASMUKHBHAI HAFIA - STATE OF GUJARAT,Y.H. PATEL - DISTRICT EDUCATIONOFFICER	GOVERNMENT PLEADER
1694	MCA/3154/2011	16/02/2012	ANAMISHARAN CHHITABHAI PATEL,	MR MP SHAH,MS. KRUTI M SHAH	RAJPIPLA NAGRIK CO OP BANK LTD,GUJARAT STATE CO-OPERATIVE TRIBUNAL,,MEMBER BOARD OF NOMINEES	,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
1695	MCA/3155/2011	06/03/2012	HANUMANDUTT RAMMILAN JADAV,	MS RV ACHARYA	STATE OF GUJARAT,D.I.BHAGNANI MAMLATDAR,PRADEEP SHAH COLLECTOR	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1696	MCA/3222/2011	20/04/2012	PARULBEN PRAHALADBHAI PATEL,	MR TEJAS P SATTA	DHIRENKUMAR JAYANTILAL PATEL,	MR SP KOTIA
1697	MCA/3297/2011	06/03/2012	PATEL MANISHKUMAR DAHYABHAI,	MR DIPAK R DAVE	PRFULBHAI R PATHAK,RAKESH SHANKAR YADAV	NOTICE SERVED,MR HS MUNSHAW,MR AJ YAGNIK
1698	MCA/3304/2011	17/02/2012	VARSHABEN HARGOVANBHAI MOCHI,	MR.MRUDUL M BAROT	NARESHBHAI DHIRUBHAI JANSARI,	SERVED BY AFFIX. (R)
1699	MCA/3309/2011	07/05/2012	BHAILAL PUNAMCHAND PATEL,	MR BHARAT BHAVSAR	BHARATKUMAR ADITBHAI PATEL,JAGDISHKUMAR ADITBHAI PATEL,SHOBHANABEN ADITBHAI PATEL,BHAVNABEN ADITBHAI PATEL,RAJENDRAKUMAR BABARBHAI PATEL	NOTICE SERVED,MR.HIREN M MODI
1700	MCA/3336/2011	19/03/2012	HEMA RITESH THAKKER (MAIDEN NAME HEMA H RATHOD),JIGNASHA SANDIP RAVAL (MAIDEN NAME JIGNASHA PURSHOTTAMDAS,MAHENDRABHAI RAMJIBHAI PATEL,KANUBHAI TRIBHOVANDAS RATNOTTAR,YOGESH SHANKARLAL MEHTA,SANDIP PIYUSHKUMAR RAVAL,ASHVIN SURYAKANT PARMAR,RAKESH A PARMAR,KIRIT K PARMAR,DIPAK B DAVE,HARESH R PATEL,RAFIQALI A SAIYED,ASHOK R ZALA,KETAN J PATEL,NATUBHAI B. PARMAR	MR HARDIK C RAWAL	DILIP RAWAL OR HIS SUCCESSOR IN OFFICE,N I PATEL,SATUJI H GOHIL,B G NOGIA MANAGER,YOGESH M THAKKAR MANAGING DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR DIPAK R DAVE
1701	MCA/3353/2011	13/08/2012	PREMCO GLOBAL LIMITED COMPANY, THROUGH AUTHORIZED,	MR HRIDAY BUCH	REMCO PAPER & BOARDS INDUSTRIES PVT LTD,	NOTICE SERVED,NANAVATI ASSOCIATES
1702	MCA/3358/2011	10/02/2012	RITABEN VISHNUBHAI PATEL,	MR NK MAJMUDAR	P.K.TANEJA OF HIS SUCESSOR,	GOVERNMENT PLEADER
1703	MCA/3360/2011	24/02/2012	SUKU PREMISES DEVELOPMENT PVT LTD,JITEN MODI	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT THROUGH SECRETARY,SANDEEPKUMAR DISTRICT COLLECTOR,MAMLATDAR	NOTICE SERVED BY DS
1704	MCA/3365/2011	24/04/2012	SHABIR SIKANDARBHAI KURESHI,	MR SAMIR B GOHIL	RAJESH KISHOR SECRETARY,VITHLANI DIRECTOR MEDICAL EDUCATION & RESEARCH,M P SINGH MEDICAL SUPREINTENDENT	GOVERNMENT PLEADER
1705	MCA/3427/2011	10/02/2012	MEHTA CHETAN BHARATKUMAR,	MR NK MAJMUDAR	P K TANEJA COMMISSIONER,K C PANT- DIRECTOR (AYURVED)	GOVERNMENT PLEADER
1706	MCA/14/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRINCIPAL SECRETARY FORESTS & ENVIRONMENT DEPTT.,PRADIP KHANNA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED

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1707	MCA/15/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRINCIPAL SECRETARY FORESTS & ENVIRONMENT DEPTT.,PRADIP KHANNA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
1708	MCA/16/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRINCIPAL SECRETARY FORESTS & ENVIRONMENT DEPTT.,PRADIP KHANNA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
1709	MCA/17/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRINCIPAL SECRETARY FORESTS & ENVIRONMENT DEPTT.,PRADIP KHANNA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
1710	MCA/18/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRINCIPAL SECRETARY FORESTS & ENVIRONMENT DEPTT.,PRADIP KHANNA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
1711	MCA/19/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRINCIPAL SECRETARY FORESTS & ENVIRONMENT DEPTT.,PRADIP KHANNA,PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
1712	MCA/66/2012	20/07/2012	THE VIJAY CREDIT & SUPPLY CO-OP SOCIETY LTD,	MR AFTABHUSEN ANSARI	ISHAKBHAI ISHMAILBHAI GHANCHI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI
1713	MCA/113/2012	05/03/2012	TARALBHAI SATISHBHAI SHAH,SATISHBHAI NYALCHAND SHAH,CHITRAK SATISHBHAI,HARSHADBHAI JAYANTILAL MEHTA,HARSHADBHAI CHIMANLAL SHAH,ASHWINBHAI HIMATLAL PARIKH,KIRITBHAI PARMANAND MEHTA,KANUBHAI KHIMCHAND GANDHI,INDRAVADAN THAKARSI PARIKH,MODH VANIK MANDAL (SATELLITE) AHMEDABAD, PRESIDENT,BALVANTBHAI NYALCHAND MEHTA	MR PA JADEJA	KAUSHIK JOSHI ADDITIONAL REGISTRAR,	NOTICE SERVED
1714	MCA/123/2012	03/02/2012	JIGNASHABA D/O UMEDSINH DEVISINH SINDHA,	MR RAJESH K SHAH	BHARATSINH PATHUBA GOHIL,	RULE SERVED BY DS
1715	MCA/130/2012	17/02/2012	DHAVALBEN W/O ALOKBHAI VARIA,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA	ALOK YOGESHBHAI VARIA,	SERVED BY AFFIX. (R),MR TARAK DAMANI
1716	MCA/146/2012	05/03/2012	GHORI ROHANKHAN YUNUSKHAN,	MR ASIT B JOSHI	VARESH SINHA,SECRETARY HOME DEPARTMENT,CHITRANJANSINGH,DIRECTOR GENERAL OF POLICE,DIPANKAR TRIVEDI,DISTRICT POLICE SUPERINTENDENT	GOVERNMENT PLEADER,PUBLIC PROSECUTOR,NOTICE SERVED
1717	MCA/162/2012	27/03/2012	HARSHIDABEN DASHRATHLAL TRIVEDI,	MS MAMTA R VYAS	SECRETARY,,	GOVERNMENT PLEADER
1718	MCA/163/2012	02/03/2012	BALKRISHNA GONDALIYA,	MR PH PATHAK	MAHENDRA M PANDYA,	GOVERNMENT PLEADER
1719	MCA/164/2012	24/02/2012	DWARKA CEMENT WORKS,JITEN MODI DIRECTOR, DWARKA CEMENT WORKS	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT THRO SECRETARY C L MEENA,SANDEEPKUMAR DISTRICT COLLECTOR,K K BHATT MAMLATDAR	NOTICE SERVED BY DS
1720	MCA/165/2012	24/02/2012	ALKA PREMISES PRIVATE LIMITED,JITEN MODI DIRECTOR	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT THROUGH SECRETARY,SANDEEPKUMAR DISTRICT COLLECTOR,K K BHATT MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1721	MCA/177/2012	02/03/2012	CHANDUBHAI CHHANABHAI OAD POWER OF ATTORNEY HOLDER OF,	MR MAHESH BHAVSAR,MS JOLLY NISHIT SHAH	D P JOSHI,DR.SANDYA BHULLAR THE COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1722	MCA/178/2012	24/02/2012	SUKU PREMISES DEVELOPMENT PVT LTD,JITEN MODI	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT - THROUGH SECRETARY,SANDEEPKUMAR DISTRICT COLLECTOR,MAMLATDAR- K K BHATT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1723	MCA/179/2012	28/08/2012	M U JAMES,	MR ASIT B JOSHI	ARVIND AGRAWAL MANAGING DIRECTOR,G K MADIA REGIONAL MANAGER,BABULAL KHANAMA REGIONAL MANAGER	NOTICE UNSERVED,MR RD DAVE,MR RITURAJ M MEENA

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1724	MCA/209/2012	21/02/2012	RAJKOT DISTRICT CO-OPERATIVE BANK LTD THROUGH MANAGER (LOANS,	THAKKAR AND PAHWA ADVOCATES	B M GAMIT THROUGH DY. SECRETARY,SIKANDAR AMADBHAI SUMARA AUTHORISED OFFICER,MNOJ SITARAM LOKHANDE-DISTRICT REGISTRAR OF COOP.SOC & ELE.	GOVERNMENT PLEADER,NOTICE SERVED
1725	MCA/248/2012	20/04/2012	BHAVINI PIYUSHKUMAR TAILOR D/O RAJNIKANT M CONTRACTOR,	MR RAJESH K SHAH	PIYUSH BHARATKUMAR TAILOR,	RULE SERVED BY DS
1726	MCA/249/2012	22/03/2012	FARIDABEN AHMEDHUSAIN QURESHI,	(MR AS SUPEHIA)	C L MEENA PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
1727	MCA/256/2012	13/07/2012	DEVPURI MOHANPURI GOSWAMI,KIVABHAI R RAJPUT,KUMBHAJI R RAJPUT,NAGJIBHAI P RATHOD	MR SHIVANG J SHUKLA	STATE OF GUJARAT,YASHORAJSINH GOHIL,UNION OF INDIA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
1728	MCA/260/2012	27/01/2012	PINKESH DUTIA,	MR TARAK DAMANI	POOJA DUTIA,	
1729	MCA/269/2012	16/02/2012	JAYESHKUMAR BHAVANBHAI MADHAVI,	MR UM SHASTRI	R M PATEL SECRETARY,C P PATEL DISTRICT DEVELOPMENT OFFICER,M H BADHEKA DY. DIST.DEVELOPMENT OFFICER,D J VALA TALUKA DEVELOPMENT OFFICER	
1730	MCA/272/2012	09/04/2012	SALIM AHMED HASIM AHMED SHAIKH,	(MR LN MEDIPALLY)	KONICA ELEVATORS THROUGH ABDULBAGI ABDULBARI AN,	NOTICE SERVED,DS AFF.NOT FILED (N)
1731	MCA/274/2012	05/04/2013	RANJANBEN BHARATSINH CHAVDA WIDOW OF THE DECD.BHARATSINH C,IDRAJIT DHIRUBHA CHAVDA (MINOR),KARUNABEN DHIRUBHA CHAVDA	MR.HIREN M MODI	RUPALBEN DHIRUBHAI CHAVDA MOTHER OF THE DECD.BHARATSINH,DHIRUBHA HALUBHA CHAVDA,BHAGWATSINH DHIRUBHA CHAVDA,DILUBHAI MAFABHAI MASANI,KANUBHAI DEVSING MASANI,NATIONAL INSURANCE CO.LTD	RULE SERVED,UNSERVED EXPIRED (R),MR NAGESH C SOOD,(MR PARESH M DARJI)
1732	MCA/275/2012	24/07/2012	KALPESH ASHWINBHAI MEHTA,	MR JAYPRAKASH UMOT,MR. BHADRISH S RAJU	N K RABARI,	GOVERNMENT PLEADER
1733	MCA/281/2012	17/02/2012	NISHAD GEETABEN RAMSEVAKBHAI,	MR HEMANT B RAVAL	VIJAYKUMAR VITTHALBHAI PATEL,	RULE SERVED BY DS
1734	MCA/286/2012	16/03/2012	SARITA DINESHBHAI GIRI,	MR MAHENDRA U VORA	DINESHBHAI RAMSUNDAR GIRI,	MR AS ASTHAVADI
1735	MCA/292/2012	03/04/2012	BHARATKUMAR CHIMANLAL TANNA,	(MR AS SUPEHIA)	MONA KHANDHAR - SECRETARY,R M JADAV - DIRECTOR OF MUNICIPALITIES,RUPALBEN J KHETIYA - CHIEF OFFICER,P B KHARCHARIYA - ASSISTANT EXAMINER,MR.SANDEEP KUMAR, COLLECTOR,	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
1736	MCA/312/2012	02/03/2012	REKHABEN @ BHAVIKABEN W/O MAHESH GOVINDRAM NARAYAN SONI,	(MR VIVEK N MAPARA)	MAHESH KHEMCHAND NARAYNI (SONI),	RULE SERVED BY DS
1737	MCA/317/2012	02/03/2012	DURGABEN @ RADHIKABEN W/O KAMLESH KHEMCHAND NARAYAN,	(MR VIVEK N MAPARA)	KAMLESH KHEMCHAND NARAYAN (SONI),	RULE SERVED BY DS
1738	MCA/325/2012	15/02/2012	CHANDRESH VAJESUR RATHOD,	MR HASIT H JOSHI	SATISH KUMAR DEOL CBEC CHAIRMAN UNION OF INDIA,LIPIKA ROY CHAUDHARY CHIEF COMMISSIONER CUSTOM CENTRAL EXCIS,B K BANSAL COMMISSIONER OF CENTRAL EXCISE & CUSTOMS,D D RISHI COMMISSIONER OF CENTRAL EXCISE & CUSTOMS,DEEPAK KUMAR COMMISSIONER OF CENTAL EXCISE & CUSTOM VADODARA	
1739	MCA/336/2012	11/04/2012	PRAVINSINH CHANUBHAI SARVAIYA,	MR MA BUKHARI	STATE OF GUJARAT THRO THE SECRETARY,EXECUTIVE ENGINEER S D MEHTA	NOTICE NOT RECD BACK,NOTICE SERVED
1740	MCA/337/2012	20/03/2012	VIJAYKUMAR KANAIYALAL SHAH,	MR RITURAJ M MEENA	U D SINDHA CHIEF OFFICER,M R JADAV DIRECTOR OF NAGARPALIKA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR MEHUL H RATHOD

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1741	MCA/354/2012	23/04/2012	PATEL AMITKUMAR JIVABHAI,	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	VARESH SINHA - ADD. CHIEF SECRETARY,K M BHIMJIYANI SECRETARY,CHITRANJAN SINH,SAIKIYA	GOVERNMENT PLEADER
1742	MCA/360/2012	22/02/2012	MINESH M VYAS,	MS.J K.MEHTA	SURESH SHAH,GIRISH SHAH	MR. BHAVIK P SHAH
1743	MCA/363/2012	10/02/2012	RAMCHANDRA ASARFILAL GUPTA,	MR EE SAIYED,MR SIKANDER SAIYED	KHUSHBU RAMCHANDRA GUPTA,	
1744	MCA/365/2012	13/03/2012	PRABHULAL DAMJI MEHTA,	MR HASIT H JOSHI	S DAS, BSNL, THROUGH CMD/DIRECTOR (HRD),S BHARGAV CHIEF GENERAL MANAGER (TELECOM),M K PIPLANI, GENERAL MANAGER,RAMCHANDRAN GENERAL MANAGER	NOTICE NOT RECD BACK,NOTICE SERVED
1745	MCA/367/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S K NANDA PRINCIPAL SECRETARY,PRADIP KUMAR PRINCIPAL CHIEF CONSERVATOR OF	GOVERNMENT PLEADER
1746	MCA/369/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S K NANDA PRINCIPAL SECRETARY,PRADIP KHANNA PRINCIPAL CHIEF CONSERVATOR	GOVERNMENT PLEADER
1747	MCA/370/2012	19/07/2012	NISHANTBANU IMTIYAZKHAN PATHAN,	(MS KRISHNA U MISHRA),MR AMRISH K PANDYA	IMTIYAZKHAN RASHIDKHA PATHAN,	SERVED BY AFFIX. (R)
1748	MCA/385/2012	23/03/2012	SARASWATI EDUCATION TRUST THROUGH MANAGING TRUSTEE,	MR ANSHIN H DESAI	C.L.MINA,GIRISH A SHAH COLLECTOR OF PORBANDAR	GOVERNMENT PLEADER,NOTICE SERVED
1749	MCA/387/2012	30/03/2012	LOKRAJ RAMANLAL PANDYA,	(MR DP VORA)	R M PATEL - STATE OF GUJARAT,L C PATEL - DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
1750	MCA/388/2012	09/03/2012	JAIMINIBEN ANKITBHAI D/O BABUBHAI MOCHI,	MR MANISH S SHAH	ANKITKKUMAR NATVARLAL MOCHI,	MR SWAPNIL H CHAUHAN
1751	MCA/390/2012	02/04/2012	PARSHOTAMBHAI SHAMJIBHAI RATHOD,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	M.P. TRIVEDI,JAYESH B MANDAVIA	GOVERNMENT PLEADER,NOTICE SERVED
1752	MCA/400/2012	15/03/2012	RAJESHBHAI HANSRAJBHAI GAJERA,	(MR KAMAL M SOJITRA)	R K TRIPATHI - SECRETARY,D H BRAHMBHATT- SECRETARY	NOTICE SERVED
1753	MCA/405/2012	19/03/2012	SURYAKANT CHIMANLAL PATEL THROUGH POA HEMITA D PATEL,	MS HARSHAL N PANDYA	RAJESH KISHORE,M M SRIVASTAVA,PREM KUMAR TENEJA,J N HATHI,P U VYAS,S K GARWAL,MS.INDU AGRAWAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MS RV ACHARYA
1754	MCA/407/2012	09/02/2012	NANJIBHAI TAJUBHAI AJMERI THROUGH KUSUMBEN M AJMERI,	MR SHAILESH C PARIKH	HAMIDKHAN ISMAILBHAI AZADKHAN RIYAZKHAN,	MR DR BHATT
1755	MCA/409/2012	19/03/2012	NAVINCHANDRA RANCHODLAL BHADRA,	MR JIGAR M PATEL	RAJENDRA SARVAIYA DEPUTY COLLECTOR,	GOVERNMENT PLEADER
1756	MCA/411/2012	09/04/2012	MEENABEN WD/O DAHYABHAI PATEL,	(MR BS BRAHMBHATT)	STATE OF GUJARAT - THROUGH SECRETARY- C L MEENA,COLLECTOR - SANDHYA BHULLAR,GUJARAT SUBORDINATE SERVICES SELECTION BOARD	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1757	MCA/412/2012	02/04/2012	ATULKUMAR PURSHOTTAM BHATT,MANILAL SOMABHAI OZA,HIMJABEN JYOTINDRA VYAS,RUSHABH VALAJIBHAI GARCHAR HEIR OF VALAJIBHAI L GARCHAR,RAJENDRA MOTILAL MURAVALA,JYOTSANABEN JTENDRALAL VYAS,CHANDRAKANT ANANDAJI SHILU	(MR BS BRAHMBHATT)	STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY RAJESH KISHOR,FINANCE DEPARTMENT THROUGH SECRETARY M M SHRIVASTAV,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY	NOTICE SERVED
1758	MCA/413/2012	27/03/2012	ARVINDBHAI BHIKHABHAI BANDIWALA,	(MR BS BRAHMBHATT)	STATE OF GUJARAT THROUGH SECRETARY S J DESAI,ADL.CHIEF SECRETARY GENERAL ADMINISTRATIVE DEPARTMENT	DS AFF.NOT FILED (N)
1759	MCA/415/2012	27/03/2012	ARVINDBHAI BHIKHABHAI BANDIWALA,	(MR BS BRAHMBHATT)	STATE OF GUJARAT THROUGH SECRETARY S J DESAI,ADL.CHIEF SECRETARY GENERAL ADMINISTRATIVE DEPARTMENT	GOVERNMENT PLEADER
1760	MCA/419/2012	22/03/2012	ANKIT VINODBHAI PATEL,	MS ROOPAL R PATEL	R M PATEL - DEPUTY SECRETARY,H.N.THAKKER D D O,RAVISHANKAR - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW

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1761	MCA/421/2012	11/04/2012	MALABHAI VIKABHAI TADVI,	(MR DP VORA)	R M PATEL SECRETARY STATE OF GUJARAT,L C PATEL, DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1762	MCA/422/2012	11/04/2012	NILESHBHAI RAMESHBHAI INAMDAR,	(MR DP VORA)	R M PATEL - SECRETARY,L C PATEL - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1763	MCA/428/2012	04/09/2012	ARVINDGIGIR UMEDGIRI GOSWAMI,RUPSANGH BANESANGH CHAUHAN	MR PH PATHAK,MR RC PATHAK	R H SOLANKI THE EXECUTIVE ENGINEER,R H SOLNKI THE DEPUTY EXECUTIVE ENGINEER,D B VOHARA THE CHIEF ADMINISTRATIVE OFFFICER	NOTICE SERVED,MR DHARMESH V SHAH
1764	MCA/429/2012	09/03/2012	TEJALBEN MITULBHAI PATEL,	MR PRATIK Y JASANI	MITULBHAI VINAYCHANDRA PATEL,	RULE SERVED
1765	MCA/430/2012	16/02/2012	S B DALICHA,	MS HARSHAL N PANDYA	HASMUKH ADHIYA IAS,	
1766	MCA/450/2012	29/03/2012	HAREN JATASHANKAR OZA,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	A K JOTI- CHIEF SECRETARY GOVT.OF GUJARAT,S J DESAI - SECRETARY DEPT.OF P.W.D.	GOVERNMENT PLEADER
1767	MCA/451/2012	23/02/2012	MOHAN DHARMSHI MADHVI,	MR VIBHUTI NANAVATI	CHAIRMAN - INSURANCE REGULATORY & DEVELOPMENT AUTHORITY,ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD THRO NILESH SHAH	
1768	MCA/460/2012	16/03/2012	SHABANA W/O ANISURREHMAN ABDUL AZEEM & D/O HAJI ABDUL HAMID,	MR MTM HAKIM	ANSARI ANISURREHMAN ABDUL AZEEM,	RULE NOT RECD BACK
1769	MCA/466/2012	29/02/2012	R.C. PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	HASMUKHBHAI ADIYA,C V SOM COMMISSIONER,V B BHESDADIYA JOINT DIRECTOR OF EDUCATION,V R GOSAI	NOTICE SERVED BY DS
1770	MCA/472/2012	10/04/2012	MOHAMMAD ASLAM MUJIBULLA SHAIKH,	MS UTPALA S BORA	GOVERNMENT OF GUJARAT,	GOVERNMENT PLEADER
1771	MCA/481/2012	27/02/2013	DIPIKABEN BHAVESHKUMAR SHAH (D/O VINODKUMAR MANGALDAS SHAH,	(MR C B PRAJAPATI),MR AFTABHUSEN ANSARI	BHAVESHKUMAR MANHARLAL SHAH,	RULE SERVED BY DS,MR MM SAIYED
1772	MCA/482/2012	17/02/2012	PATEL AMBALAL JOITARAM,	MR AN PATEL	STATE OF GUJARAT NOTICE TO BE SERVED THRO',G.R. PARMAR, DY. COLLECTOR,,N.K. PATEL, DEPUTY EXECUTIVE ENGINEER,	
1773	MCA/483/2012	30/03/2012	BHAVNIKA W/O MANAN BHAVSAR AND D/O MAHESHKUMAR TULSIDAS SHAH,	MR P P MAJMUDAR	MANAN NADKISHOR BHAVSAR,	MR KASHYAP R JOSHI
1774	MCA/486/2012	04/05/2012	SARIFABEN RASIDBHAI MANSURI,YASINBHAI RASIDBHAI MANSURI,MOHSINBHAI RASIDBHAI MANSURI,RESHMA RASIDBHAI MANSURI (MINOR)THROUGH SARIFABEN R MAN	(MR PARESH M DARJI)	BHATUBHAI LAXMANBHAI JADAV,DEPUTY EXECUTIVE ENGINEER,THE NATIONAL INSURANCE COMPANY LIMITED	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,RULE SERVED BY DS
1775	MCA/488/2012	16/04/2012	BALWANTBHAI MADHUBHAI MISTRI,	MR YATIN SONI	STATE OF GUJARAT THROUGH SECRETARY,RAJESHBHAI DESAI CHIEF OFFICER,INDIRABEN SAPARIYA PRESIDENT,DIRECTOR OF MUNICIPALITIES	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
1776	MCA/508/2012	03/05/2012	OFFICIAL LIQUIDATOR -AHMEDABAD MAHILA NAGRIK CO OP BANK LTD,	MR DHARMESH V SHAH	ALPABEN HARISHBHAI GAJJAR LEGAL HEIR OF HARISHBHAI,LEGAL HEIR OF JAWAHAR KAMKHIYABHAI PASI,BHARTIBEN JAWAHAR PASI,VAISHALIBEN BHARATBHAI PASI,SAGAR NAGJIBHAI RABARI(DESAI)	,MR MB GOHIL
1777	MCA/510/2012	05/03/2012	RAJANISH DASS,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	SAMIR BARUA DIRECTOR,ERROL D'SOUZA - MEMBER OF INQUIRY COMMITTEE,TATHAGATA BANDYOPADHYAY	
1778	MCA/519/2012	23/04/2012	CHIMANLAL JAGJIVANDAS PATEL,	MR DHARMENDRA PARIKH	DILIP RAVWAL, THE REGISTRAR,,GAUTAM SOLANKI, THE DISTRICT REGISTRAR,	GOVERNMENT PLEADER
1779	MCA/529/2012	08/10/2012	G C KALA,	MS MANISHA KALA	MAYURI HOUSING COOPERATIVE SOCIETY THROUGH CHAIRMAN/SECRETAR,URMILA S MEHTA W/O S.MEHTA,AHMEDABAD MUNICIPAL CORPORATION THRO.TOWN DEVELOPMENT OFFICE	NOTICE SERVED,HL PATEL ADVOCATES,MR HITESH S PADHYA,MR. MITESH S KOTWAL

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1780	MCA/530/2012	01/03/2012	DILIPKUMAR AMRUTLAL PANDYA,	MR KH BAXI	S M THANKI,MANAGING DIRECTOR AUSTIN ENGINEERING CO.LTD.,	M/S TRIVEDI & GUPTA
1781	MCA/531/2012	19/03/2012	GONDAL MUNICIPALITY KARMACHARI MANDAL - THROUGH PRESIDENT,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	I P GAUTAM AND/OR HIS SUCCESSOR IN HIS OFFICE SECRETARY,GAUTAM PARMAR AND/OR HIS SUCCESSOR IN HIS OFFICE,R J HALANI AND/OR HIS SUCCESSOT IN YHR OFFICE,RAJENDRAKUMAR AND OR HIS SUCCESSOR IN HIS OFFICE,B R BARAD AND OR HI SUCCESSOR IN HIS OFFICE - CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR YATIN SONI
1782	MCA/538/2012	20/04/2012	HETALBEN CHIRAGBHAI VIRANI,	MR PRATIK Y JASANI	CHIRAGBHAI HASUBHAI VIRANI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
1783	MCA/540/2012	08/05/2012	MANIBEN KHANABHAI MAYAVANSHI,HIRABHAI MANABHAI MAYAVANSHI,RAMANBHAI DHANABHAI MAYAVANSHI	MR DHARMESH V SHAH	STATE OF GUJARAT,G L SINGAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1784	MCA/546/2012	03/10/2012	REKHABEN JANAKBEN PRAJAPATI,	MR PM LAKHANI,MRS R P LAKHANI,MR RH RUPARELIYA,MS. DIMPLE L. JOSHI	DILIPBHAI @ PRADEEP UDALBHAI PRAJAPATI,	RULE SERVED,MR. YOGENDRA THAKORE
1785	MCA/550/2012	27/04/2012	I G ELECTRICALS THRO' PROP. IQBAL SOHARATALI ANSARI,	MR MTM HAKIM	R K UPADHYAY, CJAIRMAN AND MANAGING DIRECTOR,U N RAY PRINCIPAL GENERAL MANAGER (ELECTRICAL) BSNL,S BHARGAV CHIEF GENERAL MANAGER,RAJIV SONI CHIEF ENGINEER (ELECTRICALS),S P S NIMRANA SUPERINTENDING ENGINEER (E),K B PATEL EXECUTIVE ENGINEER (ELECTRICAL,S V PATANKAR EXECUTIVE ENGINEER (ELECTRICAL	NOTICE SERVED BY DS,SERVED BY RPAD (N),NOTICE UNSERVED,MS PJ DAVAWALA
1786	MCA/554/2012	17/04/2012	RAVAL VITHTHALBHAI SHANKERLAL,	MR ANVESH V VYAS	DEPT.OF GEOLOGY & MINES COMMISSIONERATE,D.K. VYAS, JT.COMMISSIONERATE OF DEPT. OF GEOLOGY & MINES	GOVERNMENT PLEADER
1787	MCA/555/2012	18/07/2012	I G ELECTRICALS - THROUGH PROPRIETOR IQBAL SOHARATALI ANSARI,	MR MTM HAKIM	R.K.UPADHYAY - CHAIRMAN AND MANAGING DIRECTOR,U.N.RAY - PRINCIPAL GENERAL MANAGER (ELECTRICAL) BSNL,S BHARGAV - CHIEF GENERAL MANAGER-BSNL,RAJIV SONI CHIEF ENGINEER (ELECTRICALS),S P S NIMRANA-SUPERINTENDING ENGINEER(E)TRANSFERRED TO DELHI,K B PATEL EXECUTIVE ENGINEER(ELECTRICALS,S V PATANKER EXECTUIVE ENGINEER(ELECTRICALS	NOTICE SERVED BY DS,SERVED BY RPAD (N),NOTICE UNSERVED,MS PJ DAVAWALA
1788	MCA/561/2012	10/05/2012	RAJIV A JOSHI THROUGH POA SMITA PATEL,		STATE OF GUJARAT THRO PUBLIC PROSECUTOR,RAJAN BHOLABHAI SHAH	GOVERNMENT PLEADER,MR MK VAKHARIA
1789	MCA/562/2012	10/05/2012	RAJIV A JOSHI THRO POA MS. SMITA PATEL,		STATE OF GUJARAT,RAJAN BHOLABHAI SHAH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR MK VAKHARIA
1790	MCA/563/2012	30/07/2012	ARTI KAPLESHBHAI SHAH,		M D MODIA MUNICIPAL COMMISSIONER,RAJENDRA JADAV DEPUTY COMMISSIONER,SHRI BUPENDRABHAI BHAVSAR TRUSTEE,SAMBHAVNATH	NOTICE SERVED BY DS,MR YN RAVANI,M/S TRIVEDI & GUPTA
1791	MCA/565/2012	03/05/2012	DIGVIJAYSINH GHANSHYAMSINH JADEJA,	MR Y J PATEL	MORBI NAGAR PALIKA,	NANAVATY ADVOCATES
1792	MCA/570/2012	28/03/2012	KESHAVLAL GANESHBHAI GURJAR,	(MR BS BRAHMBHATT)	SECRETARY P K TANEJA,SECRETARY I P GAUTAM,COMMISSIONER OF HEALTH AND MECIAL SERVICES P K TANEJA,GANDHINAGAR MAHANAGARPALIKA	GOVERNMENT PLEADER,MR BY MANKAD
1793	MCA/571/2012	09/04/2012	BHIKHAJI PUNJAJI VAGHELA,	(MR BS BRAHMBHATT)	SECRETARY P K TANEJA URBAN DEVELOPMENT AND URBAN,SECRETARY I P GAUTAM DEPARTMENT OF HEALTH & FAMILY,COMMISSIONER OF HEALTH AND MEDICAL SERVICES P K TANEJA,GANDHINAGAR MAHANAGARPALIKA THROUGH COMMISSIONER C R	NOTICE SERVED,MR BY MANKAD

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1794	MCA/579/2012	27/03/2012	HARMANBHAI GORDHANBHAI PATEL,PATEL DILIPBHAI SHANTILAL	MR SHITAL R PATEL	K.R.SOLANKI,B P BARIA,G B DAMOR,VAGHELA BHIMSINGHBHAI JESINGBHAI,DECEASED VAGHELA SHANKARBHIA JESANGBHAI & SON DECEASED THRO,ARVINDBHAI GIRVATBHAI,JAGDISHBHAI GIRVATBHAI,DILIPBHAI DALPATBHAI RATHOD	,GOVERNMENT PLEADER
1795	MCA/583/2012	07/05/2012	ARVINDBHAI ANANDBHAI MARU,	MS SUDHA C SHUKLA	Y.B RATHOD EXECUTIVE ENGINEER,DEPUTY EXECUTIVE OFFICER	NOTICE SERVED
1796	MCA/584/2012	21/12/2012	KODARBHAI SALUJI DAMOR,SOMABHAI MULAJIBHAI VALA	MR HARDIK H PANDIT	S S RATHOD ,SECRETARY STATE OFGUJARAT,VARSESH SINHA, ADDITIONAL CHIEF SECRETARY,CHITRANJAN SINHA, ADDITIONAL DIRECTOR GENERAL OF POLICE,P SAVRUP COLLECTOR	GOVERNMENT PLEADER,DELETED
1797	MCA/585/2012	29/03/2012	MAHOBBATSINH L SOLANKI,AMAJI L KHANT,SAVAJIBHAI R KHARADI,DHANAJIBHAI M MAKWANA (BHANGI),BALDEVBHAI H DESAI,NANAJIBHAI M ASARI,SAVITABEN M DAVE,MANJULABEN M TAPODHAN (SHRIMALI),KAMLABEN A MAKWANA,BALUBEN J THAKOR,KESHAJI S THAKOR,SHAKRABHAI H BHANGI	MR HARDIK H PANDIT	STATE OF GUJARAT,SECRETARY,SHASHNA OFFICER GANDHINAGAR NATVARSINH M RATHOD,COLLECTOR GANDHINAGAR SHRI P SWARUP	GOVERNMENT PLEADER
1798	MCA/586/2012	07/08/2012	M/S VARSHA CORPORATION LIMITED,	MR AS PANESAR	GENERAL MANAGER (MR.O P DUA),	NOTICE SERVED,MR BHARAT JANI
1799	MCA/590/2012	27/03/2012	RUPABHAI BUDHIYABHAI JADAV,	MR PH PATHAK,MR RC PATHAK,MS REENA M KAMANI	A G KANADI,J N PATEL DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1800	MCA/596/2012	12/03/2012	MAHAMAD ISHMAIL KALADIYA,	MR Y J PATEL	STATE OF GUJARAT,	
1801	MCA/597/2012	27/03/2012	JAYESH BABULAL PATEL,	MR PH PATHAK,MR RC PATHAK,MS REENA M KAMANI	A G KANADI,MANILAL GAMIT DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1802	MCA/599/2012	27/03/2012	SATISH UMEDBHAI BHOYA,	MR PH PATHAK,MR RC PATHAK,MS REENA M KAMANI	A G KANADI EXECUTIVE ENGINEER,J N PATEL DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1803	MCA/600/2012	27/03/2012	SATISH UTTAMBHAI PATEL,	MR PH PATHAK,MR RC PATHAK,MS REENA M KAMANI	A G KANADI EXECUTIVE ENGINEER,MANILAL GAMIT DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1804	MCA/601/2012	27/03/2012	CHHOTUBHAI RAVJIBHAI JADAV,	MR PH PATHAK,MR RC PATHAK,MS REENA M KAMANI	A G KANADI EXECUTIVE ENGINEER,J N PATEL DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1805	MCA/602/2012	27/03/2012	RAMESHBHAI DHYABHAI THORAT,	MR PH PATHAK,MR RC PATHAK,MS REENA M KAMANI	A G KANADI EXECUTIVE ENGINEER,J N PATEL DY.EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
1806	MCA/605/2012	22/03/2012	LARSEN & TOUBRO LTD,	(MRS VD NANAVATI)	JAGUBHAI GOVINDAJI PATEL,MAHENDRABHAI NATHUBHAI KATARGAMWALA,CHANDRIKABEN BHARATSINH MAKWANA,RASHIKBHAI HANSOTI	,MR TARAK DAMANI
1807	MCA/619/2012	01/05/2012	VIJAY @VINODKUMAR DATATREY PUNEKAR,	MR MURALI N DEVNANI	BANCHARIDHI BHAI DIST.DEVELOPMENT OFFICER AHMEDABAD DIST.,D.R.BNCH TALUKA DEVELOPMENT OFFICER	MR HS MUNSHAW
1808	MCA/621/2012	04/05/2012	NISHABEN CHIRAG SHAH,	MR MB GOHIL	CHIRAG HARSHADBHAI SHAH,	RULE SERVED,MR ANKIT SHAH
1809	MCA/629/2012	15/03/2012	PATEL DHARA RAMJIBHAI,PATEL GITABEN RAVJIBHAI	MR DIPAN DESAI	STATE OF GUAJART THROUGH SECRETARY,DIRECTOR,D I PATEL SCHOOL OF NURSING THRUGH PRINCIPAL,GUJARAT NURSING COUNCIL THROUGH REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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1810	MCA/630/2012	12/09/2012	GOVINDBHAI KATHADBHAI MAYAID,	(MR SL VAISHYA)	STATE OF GUJARAT,THE EXECUTIVE ENGINEER,P J VYAS,SHRI EXECUTIVE ENGINEER (ADHIKSHAK POTLANI)	GOVERNMENT PLEADER,NOTICE UNSERVED
1811	MCA/636/2012	02/07/2013	VIPUL DEVJIBHAI PATEL,	(MR KAMAL M SOJITRA)	SHRIMATI SUNITA VIPULBHAI PATEL,	MR RUTUL P DESAI
1812	MCA/650/2012	09/04/2012	MANGALBHAI ARJANBHAI MAKWANA,	MR IS SUPEHIA	R M PATEL SECRETARY,NALIN UPADHAYAY	GOVERNMENT PLEADER,NOTICE SERVED
1813	MCA/655/2012	19/03/2012	VIJAYKUMAR BABULAL MODI,	MR.HIREN M MODI	R H GHODASARA- CHAIRMAN OF GUJARAT STATE ROAD TRANSPORT,	
1814	MCA/659/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S.K.NANDA,PRADIP KHANNA PRINCIPAL CHIEF CONSERVATOR OF FOREST	
1815	MCA/674/2012	09/03/2012	TEJENDRAPAL SING,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,COMMISSIONER AND GEOLOGY AND MINING,MINES SUPERVISOR (GEOLOGIST) P J BHAVSAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1816	MCA/675/2012	09/03/2012	TEJENDRAPAL SING,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT THRO SECRETARY,COMMISSIONER AND GEOLOGY AND MINING,MINES SUPERVISOR (GEOLOGIST) P J BHAVSAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1817	MCA/677/2012	10/04/2012	EMPLOYEES FEDERAION THROUGH PRESIDENT/SECRETARY,	MS VYOMA K JHAVERI	V M BARIA- SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED
1818	MCA/683/2012	07/05/2012	RATANSINH NARSINH CHAUHAN,	MR PUNIT B JUNEJA	ARVIND MILLS LTD THROUGH HIREN RAO,	MR SP MAJMUDAR,MR VIMAL A PUROHIT
1819	MCA/693/2012	09/04/2012	JITUBHAI LALJIBHAI DESAI,	MR HB SINGH	K T PATEL - EXECUTIVE ENGINEER,	NOTICE NOT RECD BACK
1820	MCA/694/2012	08/05/2012	MEHTA KRUTIKA KALPESHBHAI,	MR KB PUJARA	R P GUPTA SECRETARY,R C RAWAL DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER
1821	MCA/695/2012	25/04/2012	BABUBHAI GULAB MORE,SALIMBHAI MOHMEDBHAI PATEL,NAVASABEN DODHUBHAI MAHAJAN,LATABEN ASHOKBHI KUNVAR,SUREKHABEN ANILBHAI SAINDHAD,CHAURASIYA HARENDRA SHIVNATH,CHAURASIYA ASHOKBHAI SHRINATH	MR BHUSHAN B OZA	I.P.GAUTAM, I.A.S, SECRETARY URBAN HOUSING AND URBAN,SURAT MUNICIPAL CORPORATION THRO MUNICIPAL COMMISSIONER	,MR KAUSHAL D PANDYA
1822	MCA/699/2012	25/04/2012	BHEMABHAI NATHABHAI VANKAR C/O GW UNION,	MR YV SHAH	ASHWINBHAI CHANDULAL,DISTRICT DEVELOPMENT OFFICER J B BABARIA	NOTICE SERVED,MR UM SHASTRI,MR ARPIT A KAPADIA
1823	MCA/702/2012	28/03/2012	ZILUJI PRATAPSANG VAGHELA,	MS VIDHI J BHATT	S K NANDA PRINCIPAL SECRETARY,PRADEEP KHANNA PRINCIPAL CHIEFCONSERVATOR OF FOREST	GOVERNMENT PLEADER
1824	MCA/718/2012	03/09/2012	SUO MOTU,	SUO MOTU	BRIJENDRA PRASAAD,	NOTICE SERVED
1825	MCA/720/2012	19/04/2012	RAJ BHIKHUBHAI BHARDWAJ,	MR MASOOM K SHAH	STATE OF GUJARAT,POLICE COMMISSIONER,NIRANJAN KUMAR SING,GUJARAT AGRO INDUSTRIES CORPORATION LIMITED	
1826	MCA/721/2012	10/04/2012	VIJAYBHAI CHATURBHAI MAKWANA,	MR MM TIRMIZI	STATE OF GUJARAT - THROUGH SECRETARY R M PATEL,DISTRICT PANCHAYAT - SURENDRANAGAR,TALUKA DEVELOPMENT OFFIECR M R VARSAT	NOTICE NOT RECD BACK,NOTICE SERVED,MR HS MUNSHAW
1827	MCA/724/2012	11/04/2012	ANJANABEN BHARATBHAI BATHWAR W/O BHARATBHAI B BATHWAR,	MR UM SHASTRI	DARSHANKUMAR ZONAL MANAGER,	NANAVATI ASSOCIATES
1828	MCA/735/2012	20/04/2012	BHAVIKABEN MOHANDAS KALVANI (SINDHI) WIFE OF SATISHBHAI MA,	MR.HIREN M MODI	SATISHBHAI RAMESHLAL MADHVANI,	RULE SERVED,MR PM LAKHANI,MS CHETNABEN JOSHI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI

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1829	MCA/739/2012	13/03/2012	NATVARLAL NANUBHAI PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1830	MCA/740/2012	13/03/2012	DEVYANIBEN DILIPBHAI UPADHYAY,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1831	MCA/741/2012	13/03/2012	NIPA SAMIRKUAR UPADHYAY,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1832	MCA/742/2012	13/03/2012	CHETAN SUDHIRCHANDRA DESAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1833	MCA/743/2012	13/03/2012	MINA DEVESH PANDYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1834	MCA/744/2012	13/03/2012	CHHOTUBHAI NARANJI PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1835	MCA/745/2012	13/03/2012	CHHIBUBHAI PARAGJI GAJDHAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1836	MCA/746/2012	13/03/2012	PARVATIBEN WD/O RAMANLAL CHHIPAKABHAI PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1837	MCA/747/2012	13/03/2012	RAMANBHAI RANCHHODBHAI PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1838	MCA/748/2012	13/03/2012	AMITKUMAR UTTAMBHAI DESAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1839	MCA/749/2012	13/03/2012	KAMLABEN SACHCHIDANAND THAKUR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1840	MCA/750/2012	13/03/2012	SURYAKANTABEN CHUNILAL NAYAK,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1841	MCA/751/2012	13/03/2012	DHIRUBHAI NARANJI DESAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1842	MCA/752/2012	13/03/2012	MANCHHUBHAI DAHYABAHI PATEL (DECD)THRO'JERAMBHAI M PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1843	MCA/753/2012	13/03/2012	GUNVANTRAY GULABBHAI DESAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1844	MCA/754/2012	13/03/2012	KALPESH SUNDARLAL BHAGAT L.R.OF SUNDARLAL RATANJI BHAGA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	SARDAR BHILADWALA PARDI PEOPLES CO-OP BANK OF LTD,VIJAYKUMAR MOHANLAL DESAI NODAL OFFICER/GRIEVANCE REDRES,RAJUBHAI MANUBHAI DESAI GENERAL MANAGER,AJAYBHAI CHHAGANLAL SHAH CHAIRMAN	
1845	MCA/761/2012	26/06/2012	BARODA CITY GRANTABLE PVT PRIMARY SCHOOLS MANAGEMENT,	(MR HJ NANAVATI)	SHRI. S.V.GARASIA,R.C. RAVAL, OR HIS SUCESSOR INOFFICE,DIRECTOR OF PRIMARY EDU,S.P. CHAUDHARY,OR HIS SUCESSORIN OFFICE,DISTRICT EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED
1846	MCA/765/2012	03/04/2012	M B SHUKLA,F A SAIYAD,G S SHAH,V B BHATT,V B TOPHAKHANE,C J PANDYA,C V RAVAL,B M SHAH,N M KANSARA,K M BUCH,R Y GUPTE,V G PANDYA,K V VASVADA,A D TEMBE,K M BUCH,N M KANSARA,L J ZALA,H N RAVAL,G S SHAH,K N GUPTA,C J PANDYA,M H PATEL,J V JOSHI,K C PATEL,F A SAIYED,S B MEHTA,V B TOPHKHANE,C V RAVAL,M J OZA,T P DESAI,R Y GUPTE,V G PANDYA,N B PANDYA,J M PATEL,G R TRIVEDI,V B BHATT,O N MEHTA,S R PATEL,D N PANDIT,M A DAVE,M A JANI,P M BUCH,B A DESAI,V T OZA,B M SHAH,K SIVA SUBRAMANIAM	UNSERVED EXPIRED (N),RULE SERVED,(MR MB GANDHI),MR GIRISH PATEL,MR CHINMAY M GANDHI	STATE OF GUJARAT THRO HASMUKH ADHIYA SECRETARY,JYOTI RAVI	
1847	MCA/766/2012	09/05/2012	MAHESHBHAI RAMAJIBHAI RATHOD,	MR HARDIK H PANDIT	S S RATHOD STATE OF GUJARAT,SUPERINTENDENT ENGINEER - CAPITAL PROJECT- Y N CHAVADA	GOVERNMENT PLEADER,NOTICE SERVED
1848	MCA/767/2012	09/04/2012	NAGINBHAI A VALANI,	(MR KG PANDIT)	DHARMESH H SHAH,M K ZAVERI,COMMISSIONER,RAJESH PATEL DEPUTY ESTATE OFFICER AND OR HIS SUCESSOR	
1849	MCA/768/2012	20/04/2012	POONAMBA W/O CHETANSINH JADEJA,	MR GAURAV CHUDASAMA	CHETANSINH RANJITSINH JADEJA,	RULE SERVED,MR SP KOTIA
1850	MCA/769/2012	24/04/2012	SHANTABEN RAMABHAI,	(MR BIPIN I MEHTA)	I P GAUTAM OR HIS SUCESSOR IN HIS OFFICE, SECRETARY,SONALBEN MISHRA OR HIS SUCCESSOR IN HIS OFFICE,N S SHAIKH THROUGH CHIEF OFFICER	,MR RC KAKKAD

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1851	MCA/771/2012	24/04/2012	CHAMPABEN LAKHUBHAI,	(MR BIPIN I MEHTA)	I P GAUTAM OR HIS SUCCESSOR INHIS OFFICE, SECRETARY,SONALBEN MISHRA OR HIS SUCCESOR IN OFFICE,,N S SHAIKH THROUGH CHIEF OFFICER	,MR RC KAKKAD
1852	MCA/777/2012	16/04/2012	DEVALBEN KANJI MAHESHWARI,	MR CH VORA	C L MEENA SECRETARY TO THE,M THENNARASAN- DISTRICT COLLECTOR	GOVERNMENT PLEADER
1853	MCA/783/2012	08/05/2012	FATANIYA JYOSTNA DEVSHI,BAVALIYA MAYABEN HAMIRBHAI,PATEL HETAL CHANDULAL,BARIA RADHIKABEN RAYJIBHAI,BHATTI EKTABEN JENTIBHAI	MR KB PUJARA	R P GUPTA - SECRETARY,R C RAWAL - DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER
1854	MCA/787/2012	03/08/2012	MADHVIBEN D/O SHANTILAL SUNDARDAS AACHARYA,	MR.HIREN M MODI	BIPINBHAI BALAKDAS TILAVAT,ABDULKADIR HABIBBHAI KALVA,MANUBHAI MULABHAI VALA,THE ORIENTAL INSURANCE CO,CHANDRAKANT RAMANLAL PATEL	RULE SERVED,SERVED BY RPAD (R),MR ANAL S SHAH
1855	MCA/788/2012	11/05/2012	POONAMBEN W/O UTTAMBHAI HARSORA,	MR JIGNESH L HAJARE	UTTAMBHAI SURYAKANTBHAI HARSORA,	RULE SERVED BY DS,RULE UNSERVED,MR PRAKASH G PANDYA
1856	MCA/790/2012	17/04/2012	NIRANJAN M. SHAH,	MR PY DIVYESHVAR	STATE OF GUJARAT THROUGH CHIEF SECRETARY A K JYOTI,STATE OF GUJARAT THROUGH SECRETARY - N K PATEL,STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY - VARSHA SINHA,ADDITIONAL DIRECTOR GENERAL OFPOLICE(INT)-SHIVANAND ZHA,COLLECTOR GANDHINAGAR.	,NOTICE SERVED BY DS
1857	MCA/795/2012	08/05/2012	BHARATKUMAR B. PANCHAL,JAYENDRA GOSWAMI,DAHYALAL PARMAR	MS ANUJA S NANAVATI	GURU PRASAD MOHAPATRA,MUNICIPAL COMMISSIONER,	
1858	MCA/798/2012	13/08/2012	JASWANTSINH JIVUBHA,CHANDUBHA KALUBHA,PRATAPJI JUGAJI,KAMAKHAN NASIBKHAN,DHUDHABHAI KANABHAI,DADUBHAI KANUBHAI,JIVAJI MASINGJI,NAVGHANBHAI GORDHANBHAI	MR PH PATHAK,MR RC PATHAK	A I PARMAR,G RAMANMURTI DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER
1859	MCA/803/2012	03/07/2012	DHARMISHTABEN R MAKWANA,PREETI K MAKWANA (MINOR) THRO'DHARMISHTABEN R RAMKWANA	MS JK HINGORANI	KIRITBHAI G MAKWANA,	RULE SERVED,MR ANKUR Y OZA
1860	MCA/810/2012	19/03/2012	RAMESHBHAI KESHUBHAI MAVDIYA,	MR VIRENDRA BAHETI	STATE OF GUJARAT THRO PUBLIC PROSECUTOR,S D KAPSE ADDITIONAL DIRECTOR	
1861	MCA/814/2012	06/08/2012	JAYSHREEBEN M SHIYALWALA,	(MR AY KOGJE),MR. HARDIK J JANI	JYOTINDRABHAI L JANI,BHARTIBEN BHANUSHANKAR VYAS	NOTICE SERVED BY DS,MR SHIRISH JOSHI
1862	MCA/828/2012	11/05/2012	SONALBEN PANKAJBHAI PAREKH,	MR ZUBIN F BHARDA	PANKAJBHAI HARIHARBHAI PAREKH,	RULE SERVED,MR NEHUL L DAVE,MS RENU D CHAUDHARY
1863	MCA/833/2012	11/05/2012	URVIBEN W/O HIRAL ATULBHAI AND D/O SURESHBHAI BABULAL SHAH,	MR HD CHUDASAMA	HIRAL ATULBHAI SHAH,	RULE SERVED,MR SHUSHIL R SHUKLA
1864	MCA/838/2012	04/05/2012	VINAY M VAGHELA,	MR.SUBHASH G BAROT	STATE OF GUJARAT THRO' THE SECRETARY,DIRECTOR SCHEDULE CASTE,DISTRICT BACKWARD WELFARE OFFICER,NANUBHAI MOHANBHAI SIROYA - VINAY VIHAR KELAVANI MANDAL,ASHOKBHAI MOTIBHAI - SANSKAR BHARTI ASHRAM SHALA	GOVERNMENT PLEADER,NOTICE SERVED,MR BM MANGUKIYA,MS BELA A PRAJAPATI
1865	MCA/845/2012	18/06/2012	MAHENDRAKUMAR CHANDULAL PATEL,	MR YOGEN N PANDYA	DISTRICT COLLECTOR ANSUYABEN JHA,SHREE SANAND TEXTILE INDUSTRIES LTD-ASHOK GULAB CHAND	,GOVERNMENT PLEADER
1866	MCA/846/2012	18/06/2012	RAMESHBHAI SHANTIBHAI RUPARELIYA,	MR YOGEN N PANDYA	DISTRICT COLLECTOR ANSUYABEN JHA,SHREE SANAND TEXTILE INDUSTRIES LTD ASHOK G.CHANCHANI	,GOVERNMENT PLEADER
1867	MCA/850/2012	30/08/2012	PATEL HARSH SHANKERBHAI,	MR PANKAJ K SONI	DR.R.M.THAKKAR,DEAN/DIRECTOR, COLLEGE OF MEDICAL SCIENCE,J A PATEL [A.O.],SHRI MANSUKHLAL K SHAH,DR.PURVESH M.SHAH,DR.DIKSHIT M. SHAH,DR.VARSHA D.SHAH,DR.RUCHIRANI P. SHAH,DR.SUSHILABEN M.SHAH,DR.RAMESHCHANDRA BASANTILAL DAK,REKHABEN RAMESHCHANDRA DAK,MOHANLAL HANSRAJ SANGHVI	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),(MR PARESH M DARJI)

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1868	MCA/853/2012	12/04/2012	BHASKARBHAI LAKSHMISHANKER MEHTA,	MR SHAKTI S JADEJA	PRAVINBHAI MOHANBHAI ZALAVADIYA,DINESHBHAI MOHANBHAI ZALAVADIYA,GAANDUBHAI DHANABHAI GAJERA,NARANBHAI RAVJIBHAI,JAYANTILAL JIVABHAI GAJERA,KANJIBHAI VALJIBHAI LIMBASIYA,MANSUKHBHAI GANGDASBHAI PATEL,NARANBHAI HANSRAJBHAI GAJERA,NATHABHAI UKABHAI,JADAVBHAI DHANABHAI,MANSUKHBHAI CHANABHAI SAKARIYA,GOVINDBHAI CHANABHAI SAKARIYA,GANGADASBHAI MOHANBHAI ZALAVADIYA,MANSUKHBHAI MOHANBHAI ZALAVAD,GOVINDBHAI UKABHAI	
1869	MCA/864/2012	24/04/2012	DANABHAI NATHABHAI PATEL SINCE DECEASED THROUGH LEGAL HEIRS,	MR VIJAY N RAVAL	L J TRIVEDI,MR. PARMAR DEPUTY COLLECTOR & SPECIAL LAND ACQUISITION OFFIC,G.M PARMAR, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
1870	MCA/866/2012	16/04/2012	BABUBHAI BHAGABHAI WAGHELA,	MS HINA DESAI	PRESIDENT/ CHIEF OFFICER,SECRETARY, MONU KHANDAR	MR HR PRAJAPATI,MR DHAVAL G NANAVATI
1871	MCA/876/2012	30/04/2012	RAJANIKANT P SHAH,	(MR AS SUPEHIA)	S.APARNA SECRETARY,	GOVERNMENT PLEADER
1872	MCA/882/2012	26/04/2012	NARENDRASINH A MAHIDA,RAKESHBHAI M PATHAK	MR NK MAJMUDAR	THE STATE OF GUJARAT THRO MR. RAJESH KISHOR OR HIS SUCCESSOR,MR.SURESHCHANDRA PANT OR HIS SUCCESSOR, THE DIRECTOR,	GOVERNMENT PLEADER
1873	MCA/895/2012	04/07/2012	SONALBEN KEYURBHAI PATEL D/O RAMESHBHAI NARANBHAI PATEL,	MR RAJESH K SHAH	ARJAN ATMARAM TEJWANI-DEPUTY PASSPORT OFFICER,UNION OF INDIA	NOTICE UNSERVED,MR PS CHAMPANERI,MR DP JOSHI
1874	MCA/896/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S K NANDA - PRINCIPAL SECRETARY,PRADIP KHANNA - PRINCIPAL CHIEF CONSERVATOR OF FORESTS	
1875	MCA/897/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S K NANDA - PRINCIPAL SECRETARY,PRADIP KHANNA - PRINCIPAL CHIEF CONSERVATOR OF FORESTS	
1876	MCA/898/2012	12/06/2012	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,	MR NACHIKET D MEHTA	S K NANDA - PRINCIPAL SECRETARY,PRADIP KHANNA - PRINCIPAL CHIEF CONSERVATOR OF FORESTS	
1877	MCA/909/2012	08/05/2012	PUVAR KRIPALSINH SHIVSINH,	MR KB PUJARA	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER
1878	MCA/913/2012	02/07/2012	S P CATERARS THROUGH ITS PROPRIETOR BHADORIA SHIVPRATAP,	MR HARNISH V DARJI	GHANSHYAMBHAI R CHAUDHARI COMMISSIONER,NAYNABEN V SHELJA DISTRICT VEGILANCE OFFICER,NAYNABEN V SHELJA VIGILANCE OFFICER,JYOTIBEN A PATEL PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
1879	MCA/917/2012	30/04/2012	RAMANBHAI DHAYABHAI PARMAR,	MS TEJAL K SHAH	R.M.PATEL ,STATE OF GUJARAT THRO,KRUSNAKANTBHAI A NIRALA DISTRICT DEVELOPMENT OFFICER,KAUSHIK P. SHAH DEPUTY ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1880	MCA/922/2012	03/04/2012	SARSWATI KELAVANI MANDAL,	MS MAMTA R VYAS	HASMUKH HADIA SECRETARY TO GOVERNMENT,	
1881	MCA/923/2012	08/05/2012	MOHAMMAD AKBAR MANAGER,	MR SP HASURKAR	S J DESAI SECRETARY,STATE OF GUJARAT THRO S J DESAI - SECRETARY	GOVERNMENT PLEADER
1882	MCA/926/2012	25/04/2012	BACHUBHAI BHAGWANBHAI BHANBHANIYA,	MR KJ DWIVEDI	C L MEENA - SECRETARY TO GOVT.OF GUJARAT,A S KHANDHAR - DIRECTOR OF SUGAR,D H BRAHMBHATT - SECRETARY,A M PARMAR COLLECTOR,M P JHUDIA MAMLATDAR,SHREE UNA TALUKA KHEDUT SAHKARKHAND UDYOG MANDLI LTD.,K F PATEL REGISTRAR	
1883	MCA/927/2012	06/11/2012	JAYANTKUMAR M JOSHI,	MR SHAIVANG D MEHTA	SHITALBEN P JANI - PRINCIPAL VIDYAVIHAR PRIMARY SCHOOL,VIJAYKUMAR TULSIDAS DAVDA-PRESIDENT - MANAGING TRUSTEE	MR ND NANAVATI,MR HEMANG M SHAH
1884	MCA/933/2012	11/05/2012	YOGINI HEMANT SHAMNANI,	MR NK MAJMUDAR	HEMANT KANAIYALAL SHAMNANI,	REFUSED SERVED (N)(10)

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1885	MCA/935/2012	02/04/2012	DALUJI RAVAJI THAKOR,	MS TEJAL K SHAH	R.M SHAH, SECRETARY,RAVINDRA KURNAR DISTRICT DEVELOPMENT OFFICER,RAMANBHAI TELABHAI PARMAR TALUKA DEVELOPMENT OFFICER	
1886	MCA/936/2012	03/04/2012	JAMANBHAI TAPUBHAI,	(MR RM PARMAR)	DEPUTY SECRETARY - GOVERNMENT OF GUJARAT,RAJENDRA KUMAR COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR	
1887	MCA/954/2012	01/11/2012	KATRODIA GANGARAM JHAVERBHAI,	MR ASHISH B DESAI	LIMBDI MUNICIPALITY,	MR. ASHOK A PUROHIT
1888	MCA/959/2012	08/05/2012	VAJESINH RATANSINH RATHOD,	MR HB SINGH	K.T.PATEL, EXECUTIVE ENGINEER,	GOVERNMENT PLEADER,NOTICE SERVED
1889	MCA/960/2012	05/07/2012	GEETASINGH RADHESHYAMSINGH C/O GIDC EMPLOYEES UNION,	MR PH PATHAK,MR RC PATHAK	RUPAVAT SINGH DISTRICT COLLECTOR,R K VASAVA MAMLATDAR OR HIS SUCCESSOR	GOVERNMENT PLEADER
1890	MCA/971/2012	21/08/2012	RAJIV RAMESHCHANDRA OZA,VIDYABEN RAMESHCHANDRA OZA,JATINKUMAR RAMESHCHANDRA OZA	MR MEHUL S SHAH,(MR SURESHM SHAH)	DAULAJI ANANDAJI BHATI,	NOTICE SERVED BY DS
1891	MCA/974/2012	04/05/2012	LAXMIBEN RAJESHSINGH RAJPUT D/O RAMKUMAR BHADORIAYA,	MS.J K.MEHTA	RAJESHSINGH DHIRENSINGH RAJPUT,	RULE SERVED,MR MANISH J PATEL
1892	MCA/984/2012	25/06/2012	GABHRUBHAI MATRABHAI KHUMAN,	MR AR THACKER	VIPUL VALLABHABHAI RAK SARPANCH,PRAHALADBHIA BHIKHUSHANKAR DESAI, SECRETARY	NOTICE SERVED BY DS,(MR KAMAL M SOJITRA)
1893	MCA/1017/2012	10/04/2012	PRAVINCHANDRA KESHAVLAL SHAH,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS	SONAL DHIMANTKUMAR SHAH,MINOR NAMRA DHIMANT SHAH THROUGH SONAL DHIMANTKUMAR,MINOR VYOM DHIMANT SHAH THROUGH SONAL DHIMANTKUMAR,DHIMANT PRAVINCHANDRA SHAH	
1894	MCA/1031/2012	09/05/2012	BATUBHAI MAGANBHAI CHUDHARI,	MS TEJAL K SHAH	C M PATEL STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER SALINI AGRAWAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1895	MCA/1033/2012	09/05/2012	BUDHABHAI KISMABHAI CHUDHARI,	MS TEJAL K SHAH	C M PATEL STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER SALINI AGRAWAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1896	MCA/1034/2012	09/05/2012	GAMANBHAI DURSING CHAUDHARI,	MS TEJAL K SHAH	C M PATEL STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER SALINI AGRAWAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1897	MCA/1041/2012	18/04/2012	MUKESHKUMAR KISHORCHANDRA SHAH,	(MR JT TRIVEDI)	STATE OF GUJARAT,DHORAJI NAGARPALIKA,PARTHVAN GAJENDRAVAN GOSWAMI,H.R.PATEL,DISTRICT COLLECTOR AND DISTRICT MAGISTRATE,D.N.PATEL,DISTRICT SUPERINTENDENT OF POLICE,V.M CHAUHAN DEPUTY SUPERINTENDENT OFPOLICE,K.S.BHARAI	,MR PREMAL R JOSHI
1898	MCA/1042/2012	16/04/2012	K A MAKRANI,	MR HARSHADRAY A DAVE	S.K NANDA, SECRETARY,PRADEEP KHANNA,PRINCIPAL CHIEFCONSERVATOR OF FORESTS	
1899	MCA/1045/2012	09/05/2012	BHIKHUBHAI B GAMIT,	MS TEJAL K SHAH	C M PATEL STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER SALINI AGRAWAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
1900	MCA/1047/2012	12/04/2012	ISMAILBHAI ISHABBHAI MACHALIYA,ADAMBHAI ISHABBHAI MACHHALIYA	MR VR HALANI	HIMANSHU PARIKH,PRAHLADBHAI J BRAHMBHATT,YOGIN PRAHLADBHAI BRAHMBHATT,SIDHARTH PRAHLADBHAI BRAHMBHATT	
1901	MCA/1049/2012	26/07/2012	PANDYA BHANUSHANKAR BHAGVATIPRASAD,		MANAGING TRUSTEE SHRI,PRINCIPAL SHRI,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1902	MCA/1058/2012	29/06/2012	CHAUHAN GORDHANBHAI DAHYABHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,MR.R.M. JADAV OR HIS SUCCESSOROFFICE OF DIRECTOR OF NAGARPA-,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1903	MCA/1059/2012	29/06/2012	DHOLAKIYA ANAND JAYANTIBHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,R.M.JADAV OR HIS SUCCESSOR, OFFICE OF DIRECTOR OF NAGARPA-,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1904	MCA/1060/2012	29/06/2012	VAGHELA RAJUBHAI MANUBHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,OFFICE OF DIRECTOR OF NAGARPALIKA,R.M.JADAV OR HIS SUCCESSOR,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
1905	MCA/1061/2012	29/06/2012	CHAUHAN PREMABHAI DAHYABHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,OFFICE OF DIRECTOR OF NAGARPALIKA,R.M.JADAV OR HIS SUCCESSOR,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1906	MCA/1062/2012	29/06/2012	VAGHELA GAMBHIRBHAI NANUBHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,OFFICE OF DIRECTOR OF NAGARPALIKA,R.M.JADAV OR HIS SUCCESSOR,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1907	MCA/1063/2012	29/06/2012	VAGHELA MANSUKHBHAI NARSINHBHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,OFFICE OF DIRECTOR OF NAGARPALIKA,R.M.JADAV OR HIS SUCCESSOR,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1908	MCA/1064/2012	29/06/2012	VAGHELA PRAVINBHAI RAMANBHAI,	MR MK VAKHARIA	STATE OF GUJARAT - THROUGH SECRETARY,OFFICE OF DIRECTOR OF NAGARPALIKA,R.M.JADAV OR HIS SUCCESSOR,CHIEF OFFICER	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1909	MCA/1068/2012	13/04/2012	CHANDRAKANT GAJANANDRAO JALNAPURKAR,		R.C.RAVAL, DIRECTOR OF PRIMARYEDUCATION,,STATE OF GUJARAT	
1910	MCA/1069/2012	24/08/2012	JOGISHABA JAYDEVSINH DARBAR D/O MAHENDRASINH AGARSINH RAIJ,	MR TUSHAR L SHETH	JAYDEVSINH BALVANTSINH DARBAR,	RULE SERVED,MR DD CHUDASAMA
1911	MCA/1099/2012	23/04/2012	PATEL AMRUTBEN BHANJIBHAI PADALIYA,	MR SHAKTI S JADEJA	JIGNASHABEN BAROT,	
1912	MCA/1114/2012	18/07/2012	JAGUBHAI GODADBHAI CHAUDHARY,	MR HB SINGH	K T PATEL EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	,NOTICE SERVED
1913	MCA/1126/2012	12/06/2012	JITESH KANAIYALAL THAMWALA,	MR MS MANSURI	LUPIN AGROCHEMICALS INDIA LTD NOW KNOWSN AS CHMINOVA INDIA L,	NANAVATI ASSOCIATES
1914	MCA/1127/2012	18/07/2012	BHARTIBEN MISTRY,MINAXIBEN C MERCHANT	MR PH PATHAK,MR RC PATHAK	MAHESHBHAI N PATEL, MANAGER OR HIS SUCCESSOR IN OFFICE,	NOTICE SERVED,MR.VARUN K.PATEL
1915	MCA/1131/2012	19/07/2012	I K DAVE,	MR PH PATHAK,MR RC PATHAK	MR.TUSHAR S.JOSHI [PRESENTLY T.D.O.],	MR HS MUNSHAW,MR VM DHOTRE
1916	MCA/1132/2012	16/07/2012	MOMIN HABIBBHAI SULEMANBHAI,	(MR HEMANG R RAWAL)	A K RATHOD,C V SOM	GOVERNMENT PLEADER
1917	MCA/1141/2012	05/07/2012	JIVANJI LAKHAJI THAKOR,	MR PH PATHAK,MR RC PATHAK	MADHAVLAL NARAYANDAS PATEL,	NOTICE SERVED BY DS
1918	MCA/1142/2012	18/09/2012	ROHITKUMAR VRAJLAL PATEL,	MR PH PATHAK	BHARAT VAGHELA,	MR DIPAK R DAVE
1919	MCA/1145/2012	03/05/2012	PRAKASH L KADAM,	MR MJ MEHTA	DISTRICT PANCHAYAT THROUGH ARDRA AGRAWAL DIST.DEVE.OFFICER,B S TRIPATHI DISTRICT HEALTH OFFICER,CHAIRMAN - GUJARAT PANCHAYAT SERVICE SELECTION BOARD	GOVERNMENT PLEADER,MR ARPIT A KAPADIA
1920	MCA/1146/2012	20/06/2012	JAGDISHBHAI CHATURBHAI PATEL,	MR KM SHETH	LATA R TEVAR - SPECIAL LAND ACQUISITION,	GOVERNMENT PLEADER
1921	MCA/1150/2012	08/05/2012	BHARTIBEN W/O MAHENDRABHAI CHANDUBHAI PANCHAL AND D/O RAMANB,	MR MRUGEN K PUROHIT	MAHENDRABHAI CHANDUBHAI PANCHAL,	
1922	MCA/1151/2012	19/07/2012	ANNAPURANA NATVARSING BAMANIYA,	MR NISHITH P THAKKAR	PADHIYAR VIKRABHAI DHANAJI,	RULE SERVED,MR VIJAY N RAVAL
1923	MCA/1154/2012	22/01/2015	PWD EMPLOYEES UNION,MAGANBHAI CHHAGANBHAI GAMIT,JETHIABHAI ISARIYABHAI,KOTHIYABHAI NAPURIABHAI,DALSINGBHAI MOTIYABHAI,MICHARABHAI BHIKHABHAI	MS VIDHI J BHATT	S S RATHOD SECRETARY,H R MENAT SUPERINTENDENT ENGINEER,K J OZA EXECUTIVE ENGINEER,M M SRIVASTAVA SECRETARY, FINANCE DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1924	MCA/1171/2012	27/06/2012	RAGHAVAN P NAIR,	MR VM DHOTRE	STATE OF GUJARAT,CHITRANJANSINH DIRECTOR GENERAL OF POLICE,N.M. ZALA COMMANDANT	GOVERNMENT PLEADER

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1925	MCA/1185/2012	11/09/2012	ATIRA EMPLYEES UNION THROUGH PRESIDENT,	MR VIPUL A SHAH,MR K R MISHRA	AHMEDABAD TEXTILES INDUSTRY'S RESEARCH ASSOCIATION,SANJAY S LALBHAI CHAIRMAN, COUNCIL OF ADMINISTR,ANILKUMAR RAMPAL SHARMA DIRECTOR, AHMEDABAD TEXTILES-I,GHANSHYAMBHAI CHHOTABHAI PATELHEAD, STRATEGIC HR,	NOTICE SERVED,NANAVATI ASSOCIATES
1926	MCA/1191/2012	12/06/2012	DINESHKUMAR MAGANBHAI PATEL,	(MR AS SUPEHIA)	R M PATEL SECRETARY,STATE OF GUJARAT,CHIEF SECRETARY,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1927	MCA/1193/2012	19/06/2012	PURNABEN S PUROHIT,	MRS SANGEETA N PAHWA	HASMUKHBHAI ADHIYA SECRTARY,C V SOM COMMISSIONER OF EDUCATION,B B RATHOD DISTRICT EDUCATION OFFICER	,GOVERNMENT PLEADER
1928	MCA/1194/2012	19/06/2012	BHARTIBEN N BADANI,	MRS SANGEETA N PAHWA	HASMUKHBHAI ADHIYA SECRETARY,C V SOM COMMISSIONER OF EDUCATION,B B RATHOD DISTRICT EDUCATION OFFICER	,NOTICE SERVED
1929	MCA/1195/2012	19/06/2012	KUMUDBEN M KOTECHA,	MRS SANGEETA N PAHWA	HASMUKHBHAI ADHIYA SECRETARY,C V SOM COMMISSIONER OF EDUCATION,B B RATHOD DISTRICT EDUCATION OFFICER	,NOTICE SERVED
1930	MCA/1196/2012	19/06/2012	URMILABEN ARVINDBHAI VALAMBHIA,	MRS SANGEETA N PAHWA	HASMUKHBHAI ADHIYA SECRETARY,C V SOM COMMISSIONER OF EDUCATION,B B RATHOD DISTRICT EDUCATION OFFICER	,NOTICE SERVED
1931	MCA/1197/2012	19/06/2012	RAMABEN G PARMAR,	MRS SANGEETA N PAHWA	HASMUKHBHAI ADHIYA SECRETARY,C V SOM COMMISSIONER OF EDUCATION,B B RATHOD DISTRICT EDUCATION OFFICER	,NOTICE SERVED
1932	MCA/1198/2012	19/06/2012	SHAKUNTALA P BUCH,	MRS SANGEETA N PAHWA	HASMUKHBHAI ADHIYA SECRETARY,C V SOM COMMISSIONER OF EDUCATION,B B RATHOD DISTRICT EDUCATION OFFICER	,NOTICE SERVED
1933	MCA/1202/2012	21/06/2012	JITENDRA G SHRIMALI,KISHOR S PARMAR	MR MJ MEHTA	STATE OF GUJARAT - THROUGH RAJESH KISHORE,P K TANEJA, COMMISSIONER,HEALTH,MEDICAL SERVICES & MEDICAL,GUJARAT SUBORDINATE SERVICE SELECTION BOARD THRO CHAIRMAN	,NOTICE SERVED BY DS
1934	MCA/1211/2012	08/05/2012	HARUN ABDUL SATTAR MOR,GIRDHARLAL MOHANLAL SORATHIYA	MR PM LAKHANI,MS CHETNABEN JOSHI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI	RAJENDRAKUMAR, IAS,	
1935	MCA/1212/2012	24/07/2012	KARSHANBHAI VALJIBHAI RABARI THROUGH POA PRADIP SAVJIBHAI,MENABEN VISHABHAI RABARI THROUGH POA PRADIP SAVJIBHAI	MR.D K.PUJ	STATE OF GUJARAT - THROUGH SECRETARY,COMMISSIONER (LAND REFORMS),DISTRICT COLLECTOR - AHMEDABAD	
1936	MCA/1218/2012	20/06/2012	AMERSHI KHOJALBHAI VASAVA,	MS TEJAL K SHAH	R.M. PATEL STATE OF GUJARAT THRO SECRETARY,MR.DEVEN JAIN DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1937	MCA/1219/2012	20/06/2012	KARMSHI CHIDYABHAI VASAVA,	MS TEJAL K SHAH	R M PATEL STATE OF GUJARAT SECRETARY,MR.DEVEN JAIN DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1938	MCA/1220/2012	19/06/2012	URMILABEN WD/O RAMESHCHANDRA HARKISANDAS CHAUHAN,	(MR JT TRIVEDI)	P G JADAV,NAME NOT KNOWN,NAME NOT KNOWN	
1939	MCA/1223/2012	05/03/2013	JAYA D/O GOPALDAS BACHANI W/O PRAKASH ROCHIRAM MULCHANDANI,	MR HASIT DAVE	PRAKASH ROCHIRAM MULCHANDANI,	RULE SERVED,MR PM DAVE
1940	MCA/1224/2012	30/07/2012	CHANDULAL BAVABHAI SOLANKI,	MR NIKUNJ D BALAR	STATE OF GUJARAT - THROUGH SECRETARY,EXECUTIVE ENGINEER C H CHANGLA,EXECUTIVE ENGINEER DEPUTY ENGINEER	GOVERNMENT PLEADER
1941	MCA/1235/2012	24/07/2012	N V TRIVEDI,	MR Y J PATEL	STATE OF GUJARAT THRO DIRECTOR J N HATHI,DISTRICT COLLECTOR M THANNARSAN,MAMLATDAR N G BHANDARI	GOVERNMENT PLEADER,NOTICE SERVED
1942	MCA/1237/2012	18/06/2012	VASANTBEN KARSANBHAI KHANDLA,	(MR NIRZAR S DESAI)	R C RAVAL CHAIRMAN / SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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1943	MCA/1238/2012	18/06/2012	SUMITABEN KARSANBHAI LORIA,	(MR NIRZAR S DESAI)	R C RAVAL - CHAIRMAN/SECRETARYGUJ.STATE PRIMARY EDUCATION,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1944	MCA/1250/2012	13/09/2012	MUKTIBEN D/O DHANSUKHLAL NANAVATI W/O MAHESH HARIVADAN,HARSIKABEN DHANSUKHLAL NANAVATI,TRUPATIBEN DHANSUKHLAL NANAVATI,TEJALBEN DHANSUKHLAL NANAVATI,PINKIBEN DHANSUKHLAL NANAVATI,NAINESH NANAVATI,RADHABEN HARSHKANT NANAVATI,PUSHPABEN HARSHKANT NANAVATI	MR SP MAJMUDAR,MR P P MAJMUDAR	TRUSTEE FATHER S J IGNATIO GALDOSE OF ROMAN CATHOLIC,	
1945	MCA/1253/2012	21/06/2012	VANABHAI CHOTHABHAI BHARWAD,MAHESHBHAI VANABHAI BHARWAD,VIJAYBHAI VANABHAI BHARWAD,LABHUBEN ALIAS BALUBEN VANABHAI BHARWAD,LAXMIBEN VANABHAI BHARWAD	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT NOTICE SERVED THRO. C.L.MEENA,S.T. RAWAT, THE DEPUTY COLLECTOR	NOTICE SERVED
1946	MCA/1254/2012	21/06/2012	VANABHAI CHOTHABHAI BHARWAD,MAHESHBHAI VANABHAI BHARWAD,VIJAYBHAI VANABHAI BHARWAD,LABHUBEN ALIAS BALUBEN VANABHAI BHARWAD,LAXMIBEN VANABHAI BHARWAD	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT NOTICE SERVED THRO. C.L.MEENA,S.T. RAWAT, THE DEPUTY COLLECTOR	NOTICE SERVED
1947	MCA/1261/2012	01/10/2012	SHARMA JASHODABEN W/O SHARMA NIRAJKUMAR @ NILESH DINDAYAL,	MR AM PAREKH	SHARMA NIRAJKUMAR @ NILESH DINDAYAL,	RULE SERVED,MS NAYANA M PATEL
1948	MCA/1267/2012	12/09/2012	BHAVINABEN HEMANTKUMAR PARMAR,	MR DIPAN DESAI	HEMANTKUMAR CHIMANBHAI PARMAR,	RULE SERVED,MR PUNAM G GADHVI
1949	MCA/1269/2012	19/06/2012	GENDALBHAI RANJIBHAI DAMOR,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,A C JAIN DEPUTY CONSERVATOR OF FOREST,S K NANDA SECRETARY	,GOVERNMENT PLEADER
1950	MCA/1270/2012	19/06/2012	PREMABHAI VALJIBHAI NISARTA,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,A C JAIN, DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,GOVERNMENT PLEADER
1951	MCA/1271/2012	19/06/2012	CHANUBHAI @ SHANUBHAI KHIMLABHAI BHABHOR,	MR TUSHAR L SHETH	R P PARMAR RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,T M DANGI DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,NOTICE SERVED
1952	MCA/1272/2012	19/06/2012	JAVSINGBHAI VALJIBHAI HATHILA,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,A C JAIN DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED
1953	MCA/1273/2012	19/06/2012	BHURSINGHBHAI RAMSUBHAI NISARTA,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,A C JAIN DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,GOVERNMENT PLEADER
1954	MCA/1274/2012	19/06/2012	TARSINGBHAI MAKNABHAI DAMOR,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,A C JAIN DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,GOVERNMENT PLEADER
1955	MCA/1275/2012	19/06/2012	GORSINGBHAI JETABHAI VASAIYA,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,A C JAIN DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,GOVERNMENT PLEADER
1956	MCA/1276/2012	19/06/2012	RAKESHBHAI PREMABHAI NISARTA,	MR TUSHAR L SHETH	S B KAPASIYA RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST3~,A C JAIN DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED
1957	MCA/1277/2012	19/06/2012	BALVANTBHAI KALUBHAI CHAUHAN,	MR TUSHAR L SHETH	R P PARMAR RANGE FOREST OFFICER,C N PANDEY CHIEF CONSERVATOR OF FOREST,T M DANGI DEPUTY CONSERVATOR OF FOREST,S K NANDA STATE OF GUJARAT	,NOTICE SERVED
1958	MCA/1283/2012	19/06/2012	LAXMINARAYAN M RATNU,	MR MIHIR H PATHAK	STATE OF GUJARAT THROUGH CHIEF SECRETARY VARESH SINHA,SECRETARY R M PATEL	

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1959	MCA/1303/2012	11/10/2012	SURAT SILK LABOUR UNION THROUGH PRESIDENT DASHRATHBHAI,	MRS SANGEETA N PAHWA	CHANDRAKANT ISHWARLAL CHAUHAN PARTNERS OF JAY SHREE RAM,BHARATKUMAR I. CHAUHAN PARTNERS OF JAY SHREE RAM,INDRAVADAN I.CHAUHAN PARTNERS OF JAY SHREE RAM,DHIRAJKUMAR I. CHAUHAN PARTNERS OF JAY SHREE RAM,HARISHKUMAR I. CHAUHAN PARTNERS OF JAY SHREE RAM,MANSUKHLAL M. CHAUHAN PARTNERS OF HARISH DYEING &,CHAMPAKLAL M. CHAUHAN PARTNERS OF HARISH DYEING &,BALVANTBHAI M. CHAUHAN PARTNERS OF HARISH DYEING &,RENUKABEN I. CHAUHAN PARTNERS OF HARISH DYEING &	NOTICE SERVED,DELETED,MR UTKARSH R SHARMA,MR VALMIK M VYAS,MR YASH H JOSHI
1960	MCA/1311/2012	18/10/2012	JOITARAM RAMDAS PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,HASMUKHBHAI JIVANBHAI PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR NASIR SAIYED
1961	MCA/1345/2012	13/10/2015	ASHMITA W/O ANILKUMAR JAYANTILAL PATEL D/O RAVJIBHAI N PATEL,	MR SHUSHIL R SHUKLA	ANILKUMAR JAYANTILAL PATEL,	RULE SERVED BY DS
1962	MCA/1347/2012	22/06/2012	VINOD CHAMANBHAI PARMAR,	MS AMRITA AJMERA	STATE OF GUJARAT,C P PATEL - DISTRICT DEVELOPMENT OFFICER,MR. R.M. PATEL SECRETARY,R M PATEL - SECRETARY,MAIN DISTRICT HEALTH OFFICER,HIRAMAND RAM BLOCK HEALTH OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1963	MCA/1350/2012	19/06/2012	INDUBEN WD/O. MADHVSINH MOTISINH PARMAR,	MR DIVYESH SEJPAL	A M BARVE CHIEF ENGINEER,B K SHUKLA EXECUTIVE ENGINEER,H M HATHI DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED
1964	MCA/1359/2012	03/12/2012	RISHITABEN W/O BHAVESHKUMAR JOSHI,	MR JIGNESH L HAJARE	BHAVESHKUMAR ANANTRAY JOSHI,	RULE SERVED
1965	MCA/1365/2012	13/07/2012	GAJAJI GOPALJI JADEJA,	MS VIDHI J BHATT	VIJAY BADHEKA,YASHROJ SINH GOHIL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
1966	MCA/1368/2012	16/07/2012	RAMESHCHANDRA JETHALAL WAGHELA,	MS HARSHAL N PANDYA	PANKAJ KUMAR IAS,	MRS KALPANA K RAVAL,MR NIKUNT K RAVAL
1967	MCA/1370/2012	16/07/2012	HARESH H BHATT,	MS HARSHAL N PANDYA	PANKAJ KUMAR IAS,	MRS KALPANA K RAVAL,MR NIKUNT K RAVAL
1968	MCA/1375/2012	18/07/2012	HIMANSHU RAJNIKANTBHAI MEHTA,DATANIYA BHUPENDRA DASHRATHBHAI,DALAL SURESH DHULABHAI,TRIVEDI RAJESH RAMESHCHANDRA,DESAI VIJAYKUMAR AMBALAL,KALPESH JASHWANTLAL SOLANKI,UMESH SURESHKUMAR LITORIYA,SHIKARI RANJIT SHREERAJ,NIMESH RASIKLAL RAWAL,KAMALKAR ARUN BALVANTBHAI,JAIMIKA SUBHASHGIRI GOSAI,PRAJAPATI MAHESH TRIKAMLAL,MARKAND SUNDERSING JADAV	MR HEMAL K ACHARYA	GURUPRASAD MAHAPATRA- MUNICIPAL COMMISSIONER SHRI,	(MRS VD NANAVATI)
1969	MCA/1401/2012	25/06/2012	USHA PANCHRATNAM,MINAKSHI PANCHRATNAM,BINA PANCHRATNAM	MR AJ YAGNIK	NARAYAN NAIR,MARVEL CO-OP. HOUSING SOCIETY LTD.,MARUTI ORGANIZERS & BUILDERS,J J FERNANDEZ (DECEASED) THRO LEGAL HEIR,ILLIMA (LEENA) DIVAKARAN,M J FERNANDEZ	
1970	MCA/1411/2012	08/05/2012	BHAVNABEN BABULAL BAROT,	MR BN PATEL	BABULAL MOHANLAL BAROT,	
1971	MCA/1414/2012	08/05/2012	KHAMAR TEJAL D/O PRAFULCHANDRA JAYANTILAL,	MR AMIT N CHAUDHARY	KHAMAR KUNAL SUNILBHAI,	
1972	MCA/1417/2012	09/05/2012	SHANTILAL JERAMBHAI PUJARI,UTTAMBHAI JERAMBHAI PUJARI,HARKISHANBHAI JERAMBHAI PUJARI	MR MOUSAM R YAGNIK	MAHESHBHAI BALLUBHAI PUJARI,	
1973	MCA/1420/2012	09/05/2012	JASHUBEN D PATEL,	MS TEJAL K SHAH	R M PATEL STATE OF GUJARAT THROUGH SECRETARY,SALINIBEN AGRAWAL DISTRICT DEVELOPMENT OFFICER	
1974	MCA/1421/2012	04/09/2012	PARESH CHHELSHANKAR VYAS,	MR MURALI N DEVNANI	G V UDHERAJA EXECUTIVE ENGINEER,N N BATHWAD	NOTICE SERVED BY DS

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1975	MCA/1425/2012	09/05/2012	PATEL RAMJIBHAI RAJABHAI,	MR MAHESH K POOJARA	STATE OF GUJARAT THRO' PRADIPBHAI H SHAH,SUNILKUMAR K PANCHAL DEPUTY COLLECTOR,J K TRIVEDI (AT PRESENT) K P TRADA (EARLIER)	
1976	MCA/1430/2012	09/08/2012	PROMISH NAVINCHANDRA PUJARA,	(MR AS SUPEHIA)	ARVIND BHAVSAR - UNDER SECRETARY,	NOTICE NOT RECD BACK
1977	MCA/1431/2012	21/06/2012	NIKHILKUMAR RAMNIKLAL THANKI,	MR AS VAKIL	STATE OF GUJARAT,COMMISSIONER,GEOLOGIST,COLLECTOR,GUJARAT MINERAL RESEARCH AND DEVELOPMENT SOC.	GOVERNMENT PLEADER
1978	MCA/1438/2012	05/12/2012	DOSHI MANSUKHLAL KHIMJIBHAI,	MR ASHISH H SHAH	I P GAUTAM, IAS,S L NINAMA CHIEF EXECUTIVE OFFICER,TOWN PLANNING OFFICER,JAGDISH SHANTILAL CHAWDA,S. N. PARGI	,GOVERNMENT PLEADER,MR VIJAY H NANGESH
1979	MCA/1443/2012	05/07/2012	TULSIBHAI M DODIYA,	MS TEJAL K SHAH	R M PATEL- SECCRETARY- STATE OF GUJARAT,B N PANI DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1980	MCA/1444/2012	05/07/2012	NAVINBHAI MOHANLAL SHAH,	MS TEJAL K SHAH	R M PATEL- SECRETARY- STATE OF GUJARAT,P P PATEL-DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
1981	MCA/1445/2012	05/07/2012	SAMJIBHAI M VADALIYA,	MS TEJAL K SHAH	R M PATEL - STATE OF GUJARAT - THROUGH SECRETARY,B N PANI - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
1982	MCA/1446/2012	13/08/2012	RAJENDRA CHETRAM,SARITADEVI PURNACHANDRA HEIRS OF LATE PURNACHANDRA CHETRAM,BRIJMOHAN CHETRAM,BHAGWANDAS CHETRAM,BHARATKUMAR CHETRAM,NISHADEVI ASHOK KUMAR HEIRS OFLATE ASHOK KUMAR CHETRAM	MR SHITAL R PATEL	HARIT SUKHLA,CITY DEPUTY COLLECTOR	
1983	MCA/1447/2012	18/03/2013	ILABEN W/O. JAGDISHBHAI GHUGHAL,	MS ANU S VERMA	JAGDISHBHAI MENANDBHAI GHUGHAL,	RULE SERVED,DS AFF.NOT FILED (R)
1984	MCA/1448/2012	05/07/2012	PURUSHOTAMBHAI M PARMAR,	MS TEJAL K SHAH	R M PATEL - STATE OF GUJARAT - THROUGH SECRETARY,BANSAR NIDHI PANI - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
1985	MCA/1451/2012	26/07/2012	RAJESHKUMAR DAHYABHAI PATEL,	MR HR PRAJAPATI	GITABEN RAJESHKUMAR PATEL,	MR. PARTH H BHATT
1986	MCA/1461/2012	06/07/2012	SHEILA PAYARALI AHMADHUSAN,	MR MM PRAJAPATI	A C GAMETI DISTRICT INSPECTOR OF LAND RECORDS,M V JOSHI SETTLEMENT COMMISSIONER OF LAND RECORD NIYAMAK	GOVERNMENT PLEADER
1987	MCA/1464/2012	24/07/2012	AMARDEEP ASSOCIATION, NAVSARI,	MRS SANGEETA N PAHWA	H S PATEL MANAGING DIRECTOR,	NOTICE SERVED,(MR MD PANDYA)
1988	MCA/1465/2012	30/07/2012	GOVINDBHAI R THOLIYA,	MRS SANGEETA N PAHWA	MAHESH KUMAR - GENERAL MANAGERUNION OF INDIA,MAHIM SWAMI - I.G. PROTECTION FORCE,RAM GOPAL MEENA DIVISIONAL SECRETARY COMMISION	NOTICE SERVED,MR KM PARIKH
1989	MCA/1466/2012	30/07/2012	GANUBHA J JADEJA,	MRS SANGEETA N PAHWA	MAHESH KUMAR - GENERAL MANAGERUNION OF INDIA,MAHIM SWAMI I.G.RAILWAY PROTECTION FORCE,RAM GOPAL MEENA DIVISIONAL SECRETARY COMISSION	NOTICE SERVED,MR KM PARIKH
1990	MCA/1474/2012	17/07/2012	HARISHCHANDRA JAGANNATH BRAHMBHATT,	MR HARDIK H PANDIT	STATE OF GUJARAT - THROUGH SECRETARY - S S RATHOD,SUPERINTENDENT ENGINEER - H B PANDYA,EXECUTIVE ENGINEER - SHUBHAS H TRIVEDI,DIRECTOR - JAPESH HATHI - PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
1991	MCA/1475/2012	04/07/2012	SHREE SHETH TRIBHOVANDAS BHANJI JAIN KANYASHALA TRUST,	(MR AJ SHASTRI)	HASMUKH ATHIYA SECRETARY,M L RATNA	NOTICE NOT RECD BACK
1992	MCA/1477/2012	19/06/2012	RAVAL VITHTHALBHAI SHANKERLAL,	MR ANVESH V VYAS	DEPT.OF GEOLOGY & MINES COMMISSIONERATE,D. K. VYASH	DS AFF.NOT FILED (N)
1993	MCA/1484/2012	19/06/2012	UDHARAM PRIBHDAS GOLANI,DEVDAS SALAMATRAI GOLANI,ANIL AMARLAL GOLANI AIR COMMANDANT	MR UTPAL M PANCHAL	C.L. MEENA, SECRETARY TO GOVERNMENT,,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
1994	MCA/1486/2012	25/03/2013	KHUSHBU JAYESHKUMAR MANJARA,JISHA JAYESHKUMAR MANJARA (MINOR) THROUGH KHUSHBU J MANJ	MR KK TRIVEDI	JAYESHKUJAR MURLIDHAR MANJARA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA
1995	MCA/1492/2012	28/06/2012	KRUNALSINH B PARMAR,	MR DHAVAL M BAROT	GUJARAT STATE ROAD TRANSPORT CORPORATION,	
1996	MCA/1534/2012	17/07/2012	MAHESHCHANDRA HANMANTRAO GHATE,	MR HARDIK H PANDIT	STATE OF GUJARAT,FINANCE DEPARTMENT,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY S C	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
1997	MCA/1535/2012	29/06/2012	HARIBHAI MAGANBHAI PATEL,	MR MANISH J PATEL	SPECIAL SECRETARY A.S. BHARTI,UNDER SECRETARY S A JOSHIPURA,DEPUTY SECRETARY KASHIRAMBEN SHAH,SUPERINTENDENTING ENGINEER HIMMATNAGAR IRRIGATION CIRCLE	
1998	MCA/1536/2012	05/10/2012	HANEE PANCHASARA,	MR PRATIK Y JASANI	STATE OF GUJARAT THRO SECRETARY,DIRECTOR OF PRIMARY EDUCATION GUJARAT STATE,H V BHATT	
1999	MCA/1537/2012	19/06/2012	SULOCHNABEN MAHENDRAKUMAR PUROHIT,	MR BHAVIN S RAIYANI	PRINCIPAL OF SUG COLLAGE OF EDUCATION,COMMISSIONER OF HIGHER EDUCATION,ASSISTANT EXAMINER LOCAL FUND ACCOUNTS,SECRETARY,SECRETARY	,MR BY MANKAD
2000	MCA/1538/2012	02/07/2012	VAIBHAV GOEL S/O CHANDRA KUMAR,	MR PRANAV G DESAI	M/S GUJARAT HEAVY CHEMICALS LTD (GHCL),R S JALAN,RAMAN CHOPRA,TEJ MALHOTRA	
2001	MCA/1540/2012	29/06/2012	DECEASED VALAND RAMJI VIRJI DHAMELIYA THROUGH HEIRS,	MR PATHIK M ACHARYA	COLLECTOR RAJENDRA PRASAD,MAMLATDAR C A GANDHI	
2002	MCA/1541/2012	13/09/2012	ATULBHAI JASHBHAI BHAGAT THRO POA ANILKUMAR J BHAGAT,	MR YOGESH G DEV	CHIEF OFFICER, MR. MITTAL A PATEL,CHAIRMAN - TOWN PLANNING AUTHORITY,VANARAJSINH M RAULJI,KHEMJIBHAI PADMAJI PARADIYA,KANJIBHAI PADMAJI PARADIYA	NOTICE SERVED,MR ASHOK N PARMAR,MR DEEPAK P SANCHELA
2003	MCA/1542/2012	24/07/2012	NANJIBHAI DAHYABHAI,	MS MEGHA JANI	A K PRAJAPATI,	NOTICE SERVED
2004	MCA/1545/2012	19/07/2012	GAYATRIBEN J DAVE,	MR SAMIR B GOHIL	H N DEVANI- SUPERINTENDING ENGINEER,	NOTICE SERVED,MR DIPAK R DAVE
2005	MCA/1565/2012	20/07/2012	DEVIDAS A PARMAR,	MS HARSHAL N PANDYA	PANKAJ KUMAR IAS CHIEF EXECUTIVE OFFICER,	MS DHARMISHTA RAVAL
2006	MCA/1566/2012	16/07/2012	RAJESH P VASANI,	MS HARSHAL N PANDYA	PANKAJ KUMAR IAS CHIEF EXECUTIVE OFFICER AND,	MS DHARMISHTA RAVAL
2007	MCA/1567/2012	19/06/2012	RUPSINH LALSINH THAKOR,	(MR LN MEDIPALLY)	EXECUTIVE ENGINEER,	
2008	MCA/1573/2012	18/03/2013	ALVINA D/O MANOHARBHAI BENJAMINA KATARA,	MR HEMANT MAKWANA	AMONSH ELISHABHAI CHRISTY,	RULE SERVED,(MR PARESH M DARJI)
2009	MCA/1610/2012	22/06/2012	PARESH GINNING & PRESSING FACTORY,	VIRAL K SHAH	PASCHIM GUJARAT VIJ COMAPNY LTD,	
2010	MCA/1611/2012	05/07/2012	USMANGANI ABDUL REHMAN MANSURI,	MR TR MISHRA	THE SECRETARY TO THE GOVT.OF GUJARAT,THE SUPERINTENDING ENGINEEER THROUGH S K PATEL,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2011	MCA/1617/2012	06/07/2012	GUJARAT STATE GOVERNMENT PRESSES CLASS-III EMPLOYEES,	MR PINAKIN M RAVAL	STATE OF GUJARAT A M SOLANKI,STATE OF GUJARAT M M SHRIVASTAVA,DIRECTOR OF PRINTING AND STATIONERY A D SHAH	GOVERNMENT PLEADER
2012	MCA/1618/2012	07/09/2012	PRAVINCHANDRA CHINUBHAI SHAH THRO'POA DHANESHBHAI B PATEL,	MR ANSHIN H DESAI	P SWAROOP COLLECTOR,MAHENDRA S PANCHAL,HARESHKUMAR RAVJIBHAI VASANI,RAVJIBHAI POPATBHAI VASANI,MADHUBHAI POPATBHAI VASANI,SAVITABEN RAVJIBHAI VASANI (EXPIRED)	GOVERNMENT PLEADER,DELETED,RULE SERVED,MR KV SHELAT
2013	MCA/1624/2012	28/08/2012	JAMAL MAHAMMED BLOCH,	MS SEJAL K MANDAVIA	S K NANDA,ARADHNA SAHU	GOVERNMENT PLEADER,NOTICE SERVED

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2014	MCA/1634/2012	10/10/2012	RAMABHAI LALABHAI,MAHESHKUMAR PRAVINCHAND,HIRABHAI NANABHAI,PRATAPBAHI SOMABHAI,KUMJIBHAI AMJIBHAI,CHANDANSINGH LALABHAI,NARESHBHAIA KUNBABHAI	MR P C CHAUDHARI	STATE OF GUJARAT,DIRECTOR- Y S RAWAT	GOVERNMENT PLEADER
2015	MCA/1647/2012	11/02/2014	SAROJBEN VINODCHANDRA PANCHAL L.R.OF VINODCHANDRA M PANCHAL,	MR MA KHARADI	SHALINI AGRAWAL,	MR UM SHASTRI
2016	MCA/1648/2012	24/09/2012	NAVINCHANDRA CHIMANLAL VYAS,BHIAYA RAMPRASAD @ RAMESHCHANDRA MANILAL	MR SP MAJMUDAR	I P GAUTAM -SECRETARY,	
2017	MCA/1659/2012	10/10/2012	PRAKASHBHAI SHANTIBHAI PATEL,	MS DHARA M SHAH	BHOLABHAI CHATURBHAI PATEL,MULCHANDBHAI LALLUBHAI PATEL,BASAVARAJ KALLALLI DEAN/PRINCIPLE,PRABHUDAS BECHARDAS PATEL,CHARITY COMMISSIONER,VISNAGAR TALUKA MAJOOR SAHAKARI MANDALI LTD,KESHAVLAL VITTHALBHAI PATEL,BHAICHANDBHAI AMRITBHAI PATEL,REVABEN SHANKARBHAI PATEL,NOOTAN SARVA VIDHYALAYA KELVANI MANDAL	NOTICE NOT RECD BACK,NOTICE UNSERVED,MR BS PATEL,MR BHARAT T RAO,THAKKAR AND PAHWA ADVOCATES,GIRISH PATEL ASSOC,MR C B UPADHYAYA,MR CHIRAG B PATEL
2018	MCA/1675/2012	31/07/2012	BHADRA S CHAUDHARI,NATUBHAI MALAJIBHAI PATEL,PRAFULA JAYANTILAL GOPANI,MINAXIBEN JETHALAL SHUKLA,DEVSHANKAR L JOSHI	MR HARDIK H PANDIT	STATE OF GUJARAT,FINANCE DEPARTMENT,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY	GOVERNMENT PLEADER
2019	MCA/1695/2012	24/09/2012	JAYANTBHAI RAMANLAL TAILOR,	MR BS KHATANA	ISHWARLAL KESHAVLAL PATEL,RATILAL ISHWARLAL PATEL,SHWETALKUMAR ISHWARLAL PATEL	MR AB MUNSHI
2020	MCA/1698/2012	20/09/2012	SURESH J MAKADIA,JAMNADAS A KORADIA,BACHUBHAI V BHORANIA,ASHOKBHAI B PANDIT,BHARATBHAI G KAGATHARA	MR SP MAJMUDAR,MR P P MAJMUDAR	M B CHAUHAN,NITABEN R PATEL,MAHESHBHAI BHIKHABHIA CHAUHAN,KESAVJIBHAI KACHRABHAI HELWADIYA,SHAILESHBHAI MANSUKHBHAI GHETIYA,PRAVINBHAI C GOSWAMI,DISTRICT EDUCATION OFFICER, RAJKOT	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR NC SHAH,MR NV GANDHI
2021	MCA/1701/2012	03/07/2012	RABARI GANDABHAI JAYMALBHAI,	(MR A J PATEL)	P G VYAS SPECIAL LAND ACQUISITION OFFICER,M S DUGUR STATE OF GUJARAT	
2022	MCA/1706/2012	03/07/2012	RAMANLAL JETHABHAI SADARPURIYA,	MR GAURAVKUMAR DARJI	R K TRIPATHI PRINCIPAL SECRETARY,K SRIDHARAN CHANCELLOR,H N KHER REGISTRAR,JOINT SECRETARY C/O H N KHER	
2023	MCA/1708/2012	08/10/2012	ANIRUDDHSINH KARANSINH PARMAR,	MR PH PATHAK	V C VINOD, DY SECRETARY OR HISSUCESSOR IN HIS OFFICE,B M PARMAR, RANGE FOREST OFFICER	DS AFF.NOT FILED (N)
2024	MCA/1709/2012	06/07/2012	VINUBHAI MOTIBHAI MAKWANA,JANAKBHAI RAMANBHAI PATEL,SANDEEPBHAI RAMESHBHAI PATEL	MR MEHUL S SHAH,(MR SURESHM SHAH)	STATE OF GUJARAT THROUGH AVANTIKA SINGH AVLAKH,AVANTIKA SINGH AVLAKH AND/OR HIS SUCCESSOR IN OFFICE,JAYDEEPSINH S CHAUHAN AND/OR HIS SUCCESSOR IN OFFICE,DINESHBHAI MANIBHAI PATEL AND/OR HIS SUCCESSOR IN OFFICE,YOGI GRAHAK SAHAKARI BHANDAR LTD	GOVERNMENT PLEADER,MR HS MUNSHAW,MR PRADEEP PATEL,MR JAL S. UNWALLA
2025	MCA/1710/2012	03/07/2012	YASINMIYA KASAMALI SAIYAD,	MR BHARAT T RAO	RAJKUMAR BENIWAL I.A.S. COLLECTOR,J G CHAMPANERI JOINT SECRETARY	
2026	MCA/1726/2012	25/07/2012	VARSHABEN KIRANKUMAR VAISHNAV D/O RAMPRASAD JHA,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY RAJESH KISHOR,FINANCE DEPARTMENT THROUGH SECRETAY M M SHRIVASTAV,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY SC PANT	GOVERNMENT PLEADER
2027	MCA/1728/2012	14/08/2012	JIVANBHAI CHHANABHAI PARMAR,AMRUT PARMOLI YADAV,DINESHBHAI JUGALDAS DANTANI,NAVINBHAI CHHAPANBHAI PATANI,SUBHASHBHAI POPATBHAI NANDANVAR	(MR LN MEDIPALLY)	GURUPRASAD MAHAPATRA - AHMEDABAD MUNICIPAL COMMISSIONER,BHUPENDRA RAJNIKANT PATEL,A K JOTI - THE CHIEF SECRETARY,RAMESHBHAI KANCHANBHAI TADVI,S K LANGA - DEPUTY MUNICIPAL COMMISSIONER EAST ZONE,NARSINGH R VAGHELA,VIJAY NEHRA - COLLECTOR,S K SAIKIA	GOVERNMENT PLEADER,NOTICE SERVED,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI

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2028	MCA/1730/2012	25/07/2012	HAVABHAI J VAGHELA,	(MR AS SUPEHIA)	HASMUKH ADHIA SECRETARY,M A PATEL DIRECTOR OF LITERACYAND CONTINUATION EDUCATION,COMMISSIONER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
2029	MCA/1731/2012	04/12/2012	GAURIBEN SHAILESHBHAI DANTANI,	MS G R VIJAYALAKSHMI	SHAILESHBHAI JUHABHAI DANTANI,	RULE SERVED BY DS,MR AMRISH K PANDYA
2030	MCA/1735/2012	22/08/2012	PATEL RAMJIBHAI RAJABHAI,	MR MAHESH K POOJARA	THE STATE OF GUJARAT,SHUSHILKUMAR K PANCHAL,J K TRIVEDI (AT PRESENT) K P PRADA(EARLIER),MR.S.J.DESAI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED BY DS,NOTICE UNSERVED
2031	MCA/1737/2012	27/11/2012	H T PANCHOLI,	MR NK MAJMUDAR	RAJESH KISHOR PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
2032	MCA/1739/2012	13/07/2012	THAKOREBHAI NAGARBHAI SINCE DECD.,BHIKHIBEN THAKOREBHAI NAGARBHAI,LALITABEN THAKOREBHAI NAGARBHAI,SAVITABEN THAKOREBHAI NAGRBHAI,HASMUKHBHAI THAKOREBHAI NAGARBHAI,NAGINBHAI NAGARBHAI SINCE DECD,HANSABEN KANTIBHAI D/O NAGINBHAI,VASUBEN PRAHLADBHAI D/O NAGINBHAI	MR HARSHADRAY A DAVE	ASHOK J SHAH,KAUSHIK M PANCHAL	
2033	MCA/1740/2012	26/03/2013	RAMESHBHAI T PATEL(BHURI),	MR KAMLESH S KOTAI	STATE OF GUJARAT,RAJNIKANT P JADAV DIRECTOR OF MUNICIPALITY,R K BENIWAL COLLECTOR,RAMESH P JOSHI CHIEF OFFICER OF MEHSANA MUNICIPALITY,CHANDRIKABEN PATEL PRESIDENT OF MEHSANA MUNICIPALITY	GOVERNMENT PLEADER,NOTICE SERVED,RULE SERVED BY DS,MR MEHUL SHARAD SHAH
2034	MCA/1745/2012	30/07/2012	ISHAQ MOHAMMAD MARADIA,	(MR MUKUL SINHA)	NARENDRA MODI,VAJUBHAI VALA,ANANDIBEN MAFATBHAI PATEL,JAYNARAYAN NARMADA SHANKAR VYAS,DILEEPBHAI NANUBHAI SANGHANI,NITINBHAI PATEL,FAKIRBHAI RAGHABHAI VAGHELA,RAMANLAL VORA,CHIEF SECRETARY	,DELETED
2035	MCA/1748/2012	31/07/2012	DEEPSHIKHA C TRIPATHI,	MR C B UPADHYAYA	RAJESH KISHOR PRINCIPAL SECRETARY,	NOTICE SERVED BY DS
2036	MCA/1749/2012	17/08/2012	MULRAJ JETHALAL VAIDYA,KOKILABEN MULSHANKAR JOSHI W/O MULSHANKAR SOMANATH JOSHI,LEENABEN RAVINDRA SHAH	MR HARDIK H PANDIT	STATE OF GUJAART THROUGH PRINCIPAL SECRETARY - RAJESH KISHOR,FINANCE DEPARTMENT THROUGH SECRETARY - M M SHRIVASTAV,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY	
2037	MCA/1751/2012	31/08/2012	ANILBHAI VIPINCHANDRA TEVAR,RAJNI INDULAL TRIVEDI	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH PRINCIPAL SECRETERY RAJESH KISHOR,FINANCE DEPARTMENT THROUGH SECRETARY M M SHRIVASTAV,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY S C	
2038	MCA/1753/2012	17/08/2012	NIRANJANKUMAR MAHASHANKAR BHATT,GANIBHAI KASAMBHAI MANSURI,VYOMESHCHANDRA PRAMODRAY OZA,CHARULATA DILIPBHAI MISTRY,MADHUBEN NAVINKUMAR JARDOSH,DECD. BALDEVBHAI SHANKARLAL PATEL,JYOTSANABEN M PATEL,HANSABEN DANSING SOLANKI,JAYSHRI JOGESHBHAI GANDHI,VIRENDRA HIMATLAL TRIVEDI,BHANUSHANKAR KANTILAL MAHETA,NAYANKUMAR PADMAKUMAR JOSHI,TRIBHOVANLAL AMBALAL JADAV,SURESHCHANDRA LABHSHANKAR PANDYA,HASMUKHBHAI CHIMANBHAI PATEL,BHUPENDRABHAI NATVARLAL JOSHI,PRABHAKAR DURLABHBHAI SOLANKI,DECD. VISHNUBHAI RAMBHAI PATELTHRO HIS LEGAL HIERS,MUKUNDRAY MANSUKHLAL DAVE,VISHWANATH GUATAMLAL BHATT,RAMESHCHANDRA BHANUPRASAD JOSHI	MR HARDIK H PANDIT	STATE OF GUJARAT - THROUGH PRINCIPAL SECRETARY,FINANCE DEPARTMENT,DIRECTOR OF INDIAN SYSTEM OF MEDICAL & HOMEOPATHY	

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2039	MCA/1773/2012	27/08/2012	HAROON YUSUFBHAI KADIWALA,	(MR MUKUL SINHA),MR SUBRAMANIAM IYER	CHITRANJAN SINGH DIRECTOR GENERAL OF POLICE,A K SINGH ADDITIONAL DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER
2040	MCA/1776/2012	31/07/2012	BIPINKUMAR HRIDAYANAND PATHAK,	MR NK MAJMUDAR	RAJESH KISHOR PRINCIPAL SECRETARY STATE OF GUJARAT,ANUJ SHARMA COMMISSIONER,V K SADA DEPUTY DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED
2041	MCA/1784/2012	30/07/2012	AMRUTLAL VITHALJI PANDYA,	(MR AS SUPEHIA)	A H MANSURI UNDER SECRETARY,	GOVERNMENT PLEADER
2042	MCA/1788/2012	01/08/2012	HAMIRBHAI SAVDASBHAI RABARI SINCE DECD. THROUGH HEIRS,CHEHRABAI HAMIRABHAI RABARI,RATANBEN HAMIRABHAI RABARI,VIHABHAI DHARMABHAI PANCHAL,MANIBEN DHARMABHAI PANCHAL,CHUNIBEN DHARMABHAI PANCHAL,KANTABEN DHARMABHAI PANCHAL,LEBABHAI DANABHAI RABARI,DHENGABHAI RAMJIBHAI RABARI,PIRABHAI MAHADEVBHAI RABARI,MEVABHAI @ MEGHABHAI JAGMALBHAI RABARI SINCE DECD. THRO'HEIR,LILUBEN MEVABHAI RABARI	MR MEHUL H RATHOD	DR.S A GOLAKIA SECRETARY,J B VORA COLLECTOR,P K HADULA DY COLLECTOR,	NOTICE NOT RECD BACK
2043	MCA/1802/2012	01/08/2012	RADHABEN FATABHAI KAMOL,	MR MA PAREKH	R L RAWAL,J P GUPTA	GOVERNMENT PLEADER
2044	MCA/1805/2012	20/07/2012	RAJENDRA DAYALAL BARAIYA,	MR. MV DHARANGAD	S G BHATT STATE OF GUJARAT THROUGH SECRETARY,D R BHAMAR STATE OF GUJARAT,H J PADHIYA AGRICULTURE & CO-OP.DEPARTMENT,,J A JALLU THE ASSISTANT DIR.OFANIMAL HUSBANDARY DEPARTMENT,J V SHAH DIRECTOR GENERAL OF POLICE,H T SINGH POLICE COMMISSIONER	
2045	MCA/1807/2012	01/11/2012	ARJUNBHAI AMRUTLALNAYAK,	MR PH PATHAK,MR RC PATHAK	RAMESHBHAI I PATEL MANAGING TRUSTEE,A K RATHOD THE DIST.EDUCATION OFFICER,SECRETARY,SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
2046	MCA/1899/2012	20/07/2012	SHARIFBHAI HASAMBHAI SAKARYANI,	(MR JT TRIVEDI)	STATE OF GUJARAT,RAJENDRA KUMAR DISTRICT COLLECTOR,DHORAJI AREA DEVELOPMENT AUTHORITY,CHETAN J DAVE,HAJI ASIF NAVIVALA,MOHAMED HUSAINBHAI ABDULBHAI KADU,P N KANERIYA	
2047	MCA/1902/2012	10/10/2012	VIJAYBHAI B MEHTA,	(MR DP VORA)	STATE OF GUJARAT R M PATEL, I.A.S,AJAYKUMAR, I.A.S,V M SHAH STHANIK BHANDOR HISAB KACHARI,P B KARCHALIYA JILLA SAHAYAK NIRIKSHAK	GOVERNMENT PLEADER,(MR PV HATHI)
2048	MCA/1913/2012	28/03/2013	FRANCIS JOSEPH,	MR MAYANK DESAI,MR. CR BUDDHADEV,MR DN MULEY	SHOBHA JOSEPH ALIAS SHOBHA CHANDY D/O VATAKA,	MR INDRAVADAN PARMAR
2049	MCA/1915/2012	03/10/2012	PRIYA W/O HIMANSHU ASHOKKUMAR & D/O BHARATBHAI GANPATBHAI H,	(MR VM PANCHOLI)	HIMANSHU ASHOKKUMAR MISTRY (SOLANKI),	NOTICE SERVED,MR NIRAV C THAKKAR
2050	MCA/1928/2012	21/08/2012	UMABEN RAMDAS ADALJA,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY -RAJESH KISHOR,FINANCE DEPARTMENT THROUGH SECRETAY -M M SHRIVASTAV,DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY S CPANT	
2051	MCA/1952/2012	24/07/2012	BARODA ASSOCIATION FOR BLIND THRO ITS EXE.COUNCIL MEMBER,		B.M. WAGHELA OR HIS SUCCESSOR,THE ASSTT.CHARITY COMMISSIONER,	MR C B UPADHYAYA
2052	MCA/1953/2012	07/08/2012	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR DILIP B RANA	SHANTILAL NATHUBHAI PATEL VICE CHAIRMAN,GORDHANBHAI KANJIBHAI PATEL MANAGER	
2053	MCA/1960/2012	12/06/2013	S P RAVAL,A G TRIVEDI,JATINBHAI P KAPADIA,SIDDHIBEN GOGHARI,SHRENIK K SHAH,HEMENDRA S SHAH,PARVINABEN M PATEL,BHAGAWATIBEN B MEHTA,MAHENDRA P THAKKER,Y A MUNSHI	(MR AS SUPEHIA)	K N LIMBADIYA,	NOTICE SERVED,MR.VARUN K.PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2054	MCA/1964/2012	05/10/2012	GHORI ROHANKHAN YUNUSKHAN,	MR ASIT B JOSHI	VARESH SINHA,SECRETARY HOME DEPARTMENT,CHITRANJANSINGH,DIRECTOR GENERAL OF POLICE,DIPANKAR TRIVEDI,DISTRICT POLICE SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
2055	MCA/1966/2012	06/09/2012	HASUMATIBEN BHAWANBHAI PATEL,	MR PUNAM G GADHVI	RAJA PERUMAL KONDA REDDY,MOHMMED SHARIF MOHMMED RAFIK ANSARI,POLICE INSPECTOR	GOVERNMENT PLEADER,MS CHETNABEN JOSHI,MR SIKANDER SAIYED
2056	MCA/1968/2012	26/07/2012	VAISHALI VIKESKUMAR CHAUHAN D/O SURESHBHAI CHUNULAL CHAUHA,ARAV VIKESHKUMAR (MINOR) THROUGH VAISHALIKUMAR CHAUHAN	MS SHALINI S MAIR	REGISTRAR, PRINCIPLE JUDGE,VIKESHKUMAR UTTAMBHAI PARMAR	
2057	MCA/1969/2012	04/09/2012	RANJANBEN JAGDISHBHAI SOLANKI,	MR HITESH S PADHYA	JAGDISHBHAI KESHRSINH SHILANKI,	RULE NOT RECD BACK
2058	MCA/1982/2012	23/08/2012	AMBIKA PRASAD SHUKLA,	MR HARDIK H PANDIT	STATE OF GUJARAT THRO PRINCIPAL SECRETARY RAJESH KISHORE,FINANCE DEPARTMENT THROUGH SECRETARY M M SHRIVASTAV,DIRECTOR OF INDIAN SYSTEM OF MEDICINE & HOMEOPATHY S C PANT	NOTICE NOT RECD BACK
2059	MCA/1986/2012	20/12/2012	SAPNA NARENDRAKUMAR AGRAWAL D/O RAMESHCHANDRA AGRAWAL,	MR RAMNANDAN SINGH	NARENDRAKUMAR PREMPRAKASH AGRAWAL,	NOTICE SERVED
2060	MCA/2002/2012	13/08/2012	TERSINGBHAI LIMABHAI KATARA,VARSANBHAI BHURSINGBHAI GARASIYA,GORKIBEN AMARSINH DAMOR,RATANBHAI RUPABHAI MAKWANA	MR UM SHASTRI	R M PATEL SECRETARY,VIKARANT PANDAY DISTRICT DEVELOPMENT OFFICER,V C GAMIT ELECTION OFFICER,PUNABHAI KALIYABHAI BARIA SARPANCH,MULABHAI DAMOR TALATI CUM MANTRI,VANRAJBHAI GOVINDBHAI LABANA	
2061	MCA/2007/2012	12/12/2012	VAISHALI VIKESHKUMAR CHAUHAN,	MS SHALINI S MAIR	VIKESHKUMAR UTTAMBHAI PARMAR,	MR KRUNAL D PANDYA,HCLS COMMITTEE
2062	MCA/2008/2012	20/09/2012	PATEL MANISHKUMAR DAHYABHAI,	MR DIPAK R DAVE	PRAVINSINH D KOSMBIA - TALUKA DEVELOPMENT OFFICER,RAKESH SHANKAR YADAV - DISTRICT DEVELOPMENT OFFICER	NOTICE NOT RECD BACK,NOTICE UNSERVED
2063	MCA/2011/2012	03/10/2012	SHANKERBHAI KALYANBHAI PATEL,	MR SP MAJMUDAR	M A CHAUHAN,DILIP OMAN,SANJAY JUGAL KISHORE AGARWALLA,MUDIT SAROGI,M T PATEL,ASHOK J SHAH,VRAJESH J MISTRY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,NANAVATI ASSOCIATES
2064	MCA/2012/2012	31/07/2012	SHARDABEN SOMABHAI JADAV,	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,BAKUL D JANI	
2065	MCA/2013/2012	05/02/2013	LEENA VISHAL MANIAR,	MR DEEP D VYAS	VISHAL JAGDISHBHAI MANIAR,	MR BHUNESH C RUPERA
2066	MCA/2017/2012	22/08/2012	PRESIDENT OF KUTRA PAREWA TRUST BHAGWANBHAI JAIRAMBHAI PATEL,	MR MAHESH K POOJARA	STATE OF GUJARAT,SUNILKUMAR K PANCHAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
2067	MCA/2021/2012	26/09/2012	NIRMALABEN MULJIBHAI PARMAR,	MR MANOJ SHRIMALI	M M SRIVASTAVA SECRETARY,HARIBHAI PATEL COMMISSIONER OFSALES TAX,MAYUR C THAKAR ASSTT. COMMISSIONER OF SALES TAX	NOTICE NOT RECD BACK
2068	MCA/2023/2012	26/09/2012	NARENDRABHAI J PARMAR,	MR MANOJ SHRIMALI	M M SRIVASTAVA SECRETARY,HARIBHAI PATE COMMISSIONER OF SALES TAX,RAJENDRA MODI ASSTT. COMMISSIONER OF SALES TAX	NOTICE NOT RECD BACK
2069	MCA/2024/2012	31/07/2012	GAURIBEN RAGHURAM BAVAJI,KAILASHBEN VITHALDAS BAVAJI	MR KARTIK V PANDYA,MR MB GOHIL	KOLI BIJALBHAI RAJABHAI VINCHHIYA,RAGHURAM VASANTDAS BAVAJI,COLLECTOR,DY.COLLECTOR,MAMLATDAR,JASDAN,TALATI CUM MANTRI	
2070	MCA/2036/2012	27/06/2013	SARABJEET KAUR D/O HARMINDERSINGH AHUJA,	MR SIDDHARTH H DAVE	MANBIRSINGH S/O RAVINDERSINGH DANG,	RULE SERVED BY DS,MR. TIRTHRAJ PANDYA

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2071	MCA/2037/2012	24/01/2013	RENU PURSHOTTAM MANDOVARA W/O DINESH RAMJAS SHAH (JHANWA,	MR VIRAL M PANDYA	CHETAN AASHRAM ENANI,	MR AFTABHUSEN ANSARI
2072	MCA/2049/2012	05/09/2012	NANDLALBHAI AMARSHIBHAI KALARAIYA,SHIVLALBHAI DEVSHIBHAI,MUKESHBHAI DAMJIBHAI,HARKHJIBHAI MAHADEVBHAI,GOVINDBHAI CHHAGANBHAI,MANEKBEN BACHUBHAI	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	B B CHAUHAN,THE CHIEF ENGINEERPROJECTS GUJARAT ENERGY,K I SHAH EXECUTIVE ENGINEER CONSTRUCTION,P C MEHTA, THE DEPUTY ENGINEER	GOVERNMENT PLEADER,MR SP HASURKAR
2073	MCA/2050/2012	03/09/2012	PATEL JOITABHAI DEVCHANDBHAI,CHAUHAN RAJUSINH NATHUSINH,PATEL SOMABHAI REVABHAI	MR JV JAPEE	DISTRICT COLLECTOR,,DEPUTY COLLECTOR ,LAND ACQUISITION AND REHABILITATION,ADDITIONAL COLLECTOR(IRRIGATION),MEENASAHEB STATE OF GUJARAT	NOTICE NOT RECD BACK
2074	MCA/2067/2012	18/10/2012	MANSAFKHAN PUNJAMIYA SHAIKH,	MR JA ADESHRA	KANTIBHAI PRABHUDAS PATEL (RTD) EXECUTIVE ENGINEER,N V KOTWAL IN CHARGE EXECUTIVEENGINEER,DILIPBHAI C PATEL DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2075	MCA/2070/2012	12/09/2012	HARIHAR NATVERLAL JANI,	(MR DP VORA)	STATE OF GUJARAT THROUGH SECRETARY R M PATEL,RAVI SHANKAR DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2076	MCA/2077/2012	11/09/2012	MOHANLAL V PANSURIYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	VALLABHBHAI A NANDANIA - PRINCIPAL MUNICIPAL ARTS & COMMERCE,RANIBEN - CHAIRMAN COLLEGE MANAGEMENT COMMITTEE,UPLETA MUNICIPALITY THRO CHETAN DAVE,STATE OF GUJARAT THRO SECRETARY	NOTICE NOT RECD BACK
2077	MCA/2085/2012	09/04/2013	SAJNIKABEN RAMANLAL PATEL,	(MR SUDHANSHU S PATEL)	HASMUKHBHAI BHAILALBHAI PATEL,NITUL HASMUKHBHAI PATEL	MR PS CHAMPANERI,MR PARTHIV A BHATT
2078	MCA/2086/2012	17/08/2012	ARJANBHAI PANCHABHAI BAMBHANIA,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2079	MCA/2087/2012	17/08/2012	NARANBHAI ARJANBHAI JADAV,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2080	MCA/2088/2012	17/08/2012	DEVSHANKER LAXMISHANKER PANDYA,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2081	MCA/2089/2012	17/08/2012	BAUBHAI MAYABHAI BAMBHANIA,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2082	MCA/2090/2012	17/08/2012	BHUPATBHAI VALJIBHAI SOLANKI,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2083	MCA/2091/2012	17/08/2012	SHANTILAL JERAMBHAI MODASIA,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2084	MCA/2092/2012	17/08/2012	MINABEN WD/O BIJALBAHI SEVRA,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2085	MCA/2093/2012	17/08/2012	JAYABEN WD/O BHARATBHAI CHAUHAN,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2086	MCA/2094/2012	17/08/2012	URMILABEN WD/O BABUBHAI P SHINGAD,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2087	MCA/2095/2012	17/08/2012	DAYABEN WD/O RAVJIBHAI N PUMBHADIA,	MRS KRISHNA G RAWAL	R I HUDAD,MANISH BHARDWAJ,MR.PATEL LOCAL FUND EXAMINER	
2088	MCA/2098/2012	09/01/2013	MAGANBHAI ARJANBHAI VEGDA,	MR PRATIK Y JASANI	STATE OF GUJARAT,PRINCIPAL SECRRETARY,DIRECTOR,A K JOTI CHIEF SECRETARY,P PANIRVEL PRINCIPAL SECRETARY,SONAL MISHRA - DIRECTOR,EMPLOYMENT AND TRAINING	GOVERNMENT PLEADER

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2089	MCA/2100/2012	24/09/2012	H R MISHRA,K T CHAUHAN,P J THAKORE,A K PATEL,R R JAISWAL,M J RAWAL,V J PATEL,M H PRAJAPATI,K C MEHTA,JAYPRAKASH A JOSHI,P S PATEL,H S JOSHI,R M PARMAR,P K VANKAR,V M PATEL,K S PATEL,C B RATHOD,K P MAKWANA,GOSWAMI DALPATBHAI B,PATEL PRAVINBHAI M,PATEL JAYANTIBHAI C,CHAMAR KANTIBHAI C,PATEL MAHENDRABHAI M,PATEL NATHABHAI N,PATEL LAXMANBHAI R,PATEL VIRAKBHAI S,PATEL AMRUTBHAI B	MR JA ADESHRA	A S BHARTI - SPECIAL SECRETARY,KASHMIRABEN SHAH - UNDER SECRETARY,S A JOSHIPURA - DEPUTY SECRETARY,N B PATEL - SUPERINTENDING ENGINEER,P C VYAS - SUPERINTENDING ENGINEER	GOVERNMENT PLEADER
2090	MCA/2126/2012	08/01/2013	BABUBHAI MANILAL PATEL,	MS GAYATRIBA B JADEJA	RAJENDRAKUMAR BABULAL PARMAR,LATABEN BABULAL PARMAR,HARSHIDABEN BABULAL PARMAR,SHANTABEN WIDOW OF BABULAL PARMAR	
2091	MCA/2127/2012	30/08/2012	YOGESHBHAI RATILAL KANSARA,ISHWARBHAI LAGHRABHAI JADAV,MATHURBHAI PUNABHAI JADAV,DEVUBEN VITTHALBHAI PAMABHAI	MR SP MAJMUDAR,MR P P MAJMUDAR	JIGNESH L BAROT,PRADIP SHAH	
2092	MCA/2128/2012	30/10/2012	PRATAPSINH KHUMANSINH ZALA,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,COLLECTOR PRADIPKUMAR SHAH,CHIEF OFFICER C B RABARI	GOVERNMENT PLEADER,RULE SERVED,MR PS CHAMPANERI
2093	MCA/2129/2012	26/09/2012	ISANPUR GYMKHANA PVT LTD,	MR VIRAL M PANDYA	STATE OF GUJARAT,S K SAIKIA COMMISSIONER OF POLICE,S G BHATI JOINT COMMISISONER OF POLICE	
2094	MCA/2144/2012	19/12/2012	KAJI LIYAKATALI EMAMALI,	MR MANOJ N POPAT	J B CHAUDHARY,BHAGUBHAI CHAUDHARY	GOVERNMENT PLEADER
2095	MCA/2160/2012	29/08/2012	AMRATBHARTHI LAXMANBHARTHI GOSWAMI,DHIRENDRABHARTHI LAXMANBHARTHIGOSWAMI,JIGNESHBHARTHI DHIRENDRABHARTHI GOSWAMI	(MR KG PANDIT)	GURUPRASD MOHAPATRA AND/OR HISSUCCESSOR IN THE OFFICE AS,DEPUTY ESTATE OFFICER (CENTRAL ZONE)	
2096	MCA/2166/2012	14/08/2012	HASMUKHLAL SHANTILAL VAKHARIA,	MR KEYUR A VYAS	T S AASARI I/C GENERAL MANAGER,C M TIVARI - COMMISSINER REGIONAL PROVIDENT FUND,A K CHAPHEKAR - ASSISTANT DIRECTOR, MINISTRY OF TEXTILES,H R PATEL - ASSISTANT OFFICICAL LIQUIDATOR	
2097	MCA/2176/2012	12/09/2012	PANDYA JAGDISHBHAI PARSHOTTAMBHAI,PATEL KANUBHAI ZAVERBHAI C/O.PANDYA JAGDISHBHAI P,GOHIL IQBALHUSSAIN RAHIMBHAI C/O.PANDYA JAGDISHBHAI P,KULKARNI SRINIVAS VAMANRAO C/O.PANDYA JAGDISHBHAI P,PUROHIT NAGINCHANDRA PRABHASHANKAR.C/O.PANDYA JAGDISHBHAI P,MANSURI ISUBBHAI RASULBHAI C/O.PANDYA JAGDISHBHAI P,HASLIYA SURESHBHAI MEGHJIBHAI C/O.PANDYA JAGDISHBHAI P,PATEL FULSINH BHAVSINH C/O.PANDYA JAGDISHBHAI P,PRAVIN BABUBHAI MOCHI C/O.PANDYA JAGDISHBHAI P,BISMILLAKHAN BHIKHAKHAN GHASURA.C/O.PANDYA JAGDISHBHAI P	MR NK MAJMUDAR	B M RAO OR A.N.MISTRY - SEC RETARY,ATNU CHAKRAWARTY OR HIS SUCCESSOR, SECRETARY,P K PANCHAL OR HIS SUCCESSOR SUPERINTENDING ENGINEER	GOVERNMENT PLEADER
2098	MCA/2183/2012	29/08/2012	CHEMICAL MAZDOOR PANCHAYAT,	MRS SANGEETA N PAHWA	C T BAKUL - DEPUTY GENERAL MANAGER (HR)GUJARAT ELECTRICITY,	
2099	MCA/2197/2012	26/09/2012	TM SOLANKI,	(MR DP VORA)	THE SECRETARY A K JOTATI,SECRETARY P.PANIRWEL LABOUR & EMPLOYMENT DEPARMENT,SONAL MITRH DIRECTOR OF EMPLOMENT Y TRAIN.	GOVERNMENT PLEADER
2100	MCA/2202/2012	17/08/2012	M/S PARSHURAM POTTERY WORKS LTD,	MR G RAMAKRISHNAN	SIDDHARTH SINGH,K R MEENA (RECOVERY OFFICER)	
2101	MCA/2203/2012	17/08/2012	M/S PARSHURAM POTTERY WORKS LTD,	MR G RAMAKRISHNAN	SIDDHARTH SINGH,K R MEENA (RECOVERY OFFICER)	
2102	MCA/2204/2012	17/08/2012	M/S PARSHURAM POTTERY WORKS LTD,	MR G RAMAKRISHNAN	SIDDHARTH SINGH,K R MEENA (RECOVERY OFFICER)	

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2103	MCA/2208/2012	12/09/2012	PANCHAL SUMITRABEN DASHRATHBHAI DAUGHTER OF PATEL BALDEVBHAI,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	PANCHAL DASHTHBHAI JEMABHAI,	MR PRATIK B BAROT
2104	MCA/2231/2012	28/01/2013	CHAUHAN PAYALBEN DHARMENDRABHAI,	MR VIJAY H NANGESH	CHAUHAN DHARMENDRABHAI SAMPATLAL,	RULE SERVED BY DS,MR JIGAR G GADHAVI
2105	MCA/2232/2012	11/10/2012	SUNITABEN W/O HAPPYHEMAL CHRISTY,	MR VIJAL P DESAI	HAPPYHEMAL NATARVARLAL CHRISTY,	RULE SERVED
2106	MCA/2243/2012	31/08/2012	AMRUTLAL BHAGWANJIBHAI,BABUBHAI DHANJIBHAI,LAKHMANBHAI BHAGWANBHAI,JITENDRAKUMAR NATHALAL,JASMATBHAI DHANJIBHAI,VIJAYBHAI GUNWANTBHAI,CHABIBEN KANJIBHAI,KIRITBHAI HIRALAL,AMRUTBEN VIRJIBHAI,PRAVINBHAI DAMJIBHAI SARSAWADIA	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	B B CHAUHAN - CHIEF ENGINEER (PROJECTS),K I SHAH - EXECUTIVE ENGINEER (CONSTRUCTION),P C MEHTA - DEPUTY ENGINEER	
2107	MCA/2244/2012	24/09/2012	MR. RAJESH KARSANBHAI UTEKAR,	MR RD DAVE	SURESH BHARGAV THRO'THE CHIEF GENERAL MANAGER,V.R. JANI ASSISTANT GENERAL MANAGER(ADMN,K.H.KOTAK, SUB DIVISIONAL ENGINEER-I, DIVISION-II,	NOTICE SERVED,MS ROOPAL R PATEL
2108	MCA/2251/2012	24/12/2012	M B SHUKLA,F A SAIYAD,G S SHAH,V B BHATT,V B TOPHAKHANE,C J PANDYA,C V RAVAL,B M SHAH,N M KANSARA,K M BUCH,R Y GUPTE,Z V KHOTARI,V G PANDYA	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT THRO HASMUKH ADHIYA SECRETARY,JYOTI RAVI - DIRECTOR OF HIGHER EDUCATION	GOVERNMENT PLEADER
2109	MCA/2254/2012	30/08/2012	RISHIKESH R SHAHI,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,COMMISSIONER AND GEOLOGY AND MINING,MINES SUPERVISOR (GEOLOGIST) PRASHANT PANDYA,ROYALTY INSPECTOR	GOVERNMENT PLEADER
2110	MCA/2257/2012	18/01/2013	GOVINDBHAI KARSANBHAI KODIYATAR,	MR DG CHAUHAN	STATE OF GUJARAT,COLLECTOR CUM SETTLEMENT COMMISSIONER,MOHMAD ALI MOHMAD,AHMAD ALI MOHMAD,VALIMOHMAD ALIMOHMAD	GOVERNMENT PLEADER,MR MEHUL S SHAH,(MR SURESHM SHAH)
2111	MCA/2266/2012	30/11/2012	CHETNABEN PRAHLADBHAI PANDYA,	MS G R VIJAYALAKSHMI	PARESHKUMAR MULSHANKAR SHARMA,	RULE SERVED BY DS
2112	MCA/2269/2012	01/10/2012	HEIRS AND LEGAL REPRESENTATIVES OF BACHUBHA RUSTAMBHA,MOTI MIYA JENBHA,NARUBHA JENBHA,SAMIRBA JENBHA	(MR A J PATEL)	BHARATBHAI K JOSHI SPECIAL LAND ACQUISITION,STATE OF GUJARAT THRO SHRI P PANNEERVEL	GOVERNMENT PLEADER
2113	MCA/2279/2012	19/10/2012	ASHOK SOMABHAI PATEL,	MR GAJENDRA P BAGHEL	GUNJANBEN ASHOK PATEL,	
2114	MCA/2295/2012	06/11/2012	KANTABEN LALJIBHAI PATEL,	MR DP JOSHI	R C RAVAL,B K PATEL,VINODBHAI MEHTA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MEHUL H RATHOD
2115	MCA/2296/2012	13/09/2012	BHIKHAJI KESHRAJI THAKOR,RAJUJI KESHAJI THAKOR,MANGAJI SHANAJI THAKOR,ISHWARJI SHANAJI THAKOR,AMRUTJI SHANAJI THAKOR,DASHRATHJI SHANAJI THAKOR	(MR PRABHAV A MEHTA)	HEMENDRASHAH OR HIS SUCCESOR THE STATE OF GUJARAT,VIJAY MEHRA THE DISTRICT COLLECTOR,P K JADEJA (E S) THE CITY DEPUTY COLLECTOR	NOTICE SERVED BY DS
2116	MCA/2319/2012	01/10/2012	KANTIBHAI MEGHJIBHAI CHUDASAMA,	MR NILESH I JANI	STATE OF GUJARAT NOTICE TO BE SERVED UPON, SECRETARY,,SECRETARY HASMUKH ADHIYA,COMMISSIONER C.V.SOM,DISTRICT EDUCATION OFFICER B B RATHOD	
2117	MCA/2320/2012	01/10/2012	HUSENBHAI ABUBHAI MUNDRA,	MR NILESH I JANI	STATE OF GUJARAT NOTICE TO BE SERVED UPON, SECRETARY,,SECRETARY HASMUKH ADHIYA,COMMISSIONER C.V. SOM,DISTRICT EDUCATION OFFICER B B RATHOD	
2118	MCA/2322/2012	26/09/2012	AYUBBHAI U DESAI,	DELETED,MR KIRTIDEV R DAVE	VIJAY NEHRA COLLECTOR,	GOVERNMENT PLEADER
2119	MCA/2331/2012	27/06/2013	HEMAL HARDIKKUMAR GANDHI DAUGHTER OF JASVANTRAI PAREKH,	MR P P MAJMUDAR	HARDIKUMAR CHAITANYABHAI GANDHI,	MR NR KODEKAR

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2120	MCA/2335/2012	12/06/2013	BIPINBHAI UMEDBHAI PANCHAL,	M/S PATEL ADVOCATES	STATE OF GUJARAT,STATE OF GUJARAT ARUNKUMAR SHITOLIYA,A.K. JOTI STATE OF GUJARAT,ADDL. CHIEF SECRETARY TO GOVT OF GUJARAT--C L MEENA,ADDL. CHIEF SECRETARY A D ANTANI,MAHESHWAR SAHU ADDL. CHIEF SECRETARY,D.H. AMIN STATE OF GUJARAT,KAMAL DAYANI COMMISSIONER OF INDUSTRIES,DILIPSINH D CHAUHAN	GOVERNMENT PLEADER,NOTICE SERVED
2121	MCA/2336/2012	11/09/2012	RAJUBHAI ODHABHAI DHANDHAL,	MR DG SHUKLA	SURESHBHAI KEVLAJI KATARA CHIEF OFFICER,BALDEVBHAI B SORATHIYA PRESIDENT	
2122	MCA/2339/2012	16/04/2013	SITABEN W/O DILIPBHAI SARTABHAI LUHAR D/O MAGANBHAI B LUHAR,	MR P P MAJMUDAR	DILIPBHAI SARTABHAI LUHAR,	HCLS COMMITTEE,MR R G CHAUDHARY
2123	MCA/2340/2012	31/08/2012	ILABEN PATHAK,PRAKASH N SHAH	MS AMEE YAJNIK	M M PRABHAKAR,GURUPRASAD MAHAPATRA COMMISSIONER,UNDER SECRETARY - DINESH PARMAR	,HL PATEL ADVOCATES
2124	MCA/2341/2012	04/09/2012	SHARAD R MAHAJAN,		THE STATE THROUGH AGP,GUJARAT STATE FINANCE CORPORATION,GUJARAT STATE FINANCE CORPORATION,V S GADHVI EX M D GSFC,JAGDISH JOSHIPURA G M GSFC,ARVIND AGRAWAL M D GSFC,D M PAREKH DGM, GSFC,R K PATEL MANAGER GSFC,D G GAMIT INSPECTOR (CURRRENTLY WORKING,BALUBHAI J GAVIT DY.MAGR.RECOVERY,N L GAMETI MANAGER,MR.BAROT MANAGER RECOVERY,SHIRISH L PATEL SENIOR LEGAL,S D LAHERI, DGM,A M PATEL SENIOR FIELD OFFICER,R L PARMAR SENIOR FIELD OFFICER,I B SOLANKI SENIOR FIEDL OFFICER	
2125	MCA/2343/2012	01/10/2012	LAXMANBHAI GANGABHAI KUKKANA,	MS SHILPA R SHAH	A M TIWARI SECRETARY,R C MEENA COMMISSIONER,D N MAKWANA,R C RAVAL DIRECTOR OF PRIMARY EDUCATION,PRESIDENT N K HATHILA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
2126	MCA/2344/2012	01/10/2012	PARSHOTTAMBHAI ZIPRUBHAI MAHLA,	MS SHILPA R SHAH	A M TIWARI SECRETARY,R C MEENA COMMISSIONER,D N MAKWANA ASHRAM SHALA ADHIKARI(OFFICER),R C RAVAL DIRECTOR OF PRIMARY EDUCATION,PRESIDENT N K HATHILA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
2127	MCA/2360/2012	15/02/2013	PRADIPKUMAR H PARMAR,	MS G R VIJAYALAKSHMI	R.V. ASARI DISTRICT SUPERINTENDENT OF,M.D. ANTANI SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
2128	MCA/2367/2012	30/10/2012	RASHESHBHAI BABUBHAI SHAH,VIJAY SHAH MEMBER OF AD-HOCH COMMITTEE OF SURAT CITY GYMKHA,PAVAN BANSAL MEMBER AD-HOCH COMMITTEE OF SURAT CITY GYMKHA,YOGESH PAEL MEMBER AD-HOCH COMMITTEE OF SURAT CITY,NITIN GHEEWALA MEMBER AD-HOCH COMMITTEE OF SURAT CITY,MUKESH MEHTA MEMBER AD-HOCH COMMITTEE OF SURAT CITY,RAJENDRA NAVINCHANDRA CJOWHWALA	MR AS VAKIL	MOHMEDBHAI JABIRBHAI GODHRAWALA,SURYKANAT RAMNALAL SHAH,DHANRAJBHAI PREMCHAND SHAH,GIRISHBHAI KHNDUBHAI DESAI,KANAIYABHAI BHUKKHADDAS MEWAWALA,JAYANTIBHAI CHHAGANBHAI DESAI,RAJU BANSIBHAI RAJANI,DHIREN SHARDBHAI PATEL,PRAKASH NANDLAL RAJANI,RAKESH RAMESHCHANDRA MEHTA,SAURABH NERENDRBHAI SHAH,KETAN MEHENDRBHAI SHAH,PRASHANT DESAI	NOTICE SERVED,UNSERVED EXPIRED (N),(MR MB GANDHI),MR CHINMAY M GANDHI
2129	MCA/2382/2012	27/09/2012	BALDEEP T CHAUHAN SARAL DENTAL CLINIC,	(MR HEMANG R RAWAL)	JAY JITUBHAI MODI, MANTRISHRI,,	NOTICE SERVED,NANAVATI ASSOCIATES
2130	MCA/2383/2012	26/09/2012	PRAJAPATI SHIVRAM BECHARDAS,	MR AN PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
2131	MCA/2386/2012	07/09/2012	ADMINISTRATOR SHASHIKUNJ (A PUBLIC CHARITABL,	MR ASHISH M DAGLI	GAURISHANKAR NARANJI JOSHI,	
2132	MCA/2387/2012	03/09/2012	MADHABEN WIFE OF SHARAD KESKAR THROUGH POA KALYAN S KESKAR,	MR NIRAV C SANGHAVI	GURUPRASAD MAHAPTRA AHMEDABAD MUNICIPAL CORPORATIO,	
2133	MCA/2422/2012	08/10/2012	SOHAGINI WIFE OF ANAND NATVARLAL HARGSH DAUGHTER OF MULJIBHA,	MR PREMAL R JOSHI,MRS KIRAN P JOSHI	ANANDBHAI NATAWARLAL HARSH,	MR NITIN M AMIN
2134	MCA/2434/2012	15/02/2013	UMESHSINH RAMBAHADUR TOMER,	MR RL MEHTA,MR PINAKIN B RAVAL	RAMAVTAR PRABHUDAYAL,	MR VAIBHAV A VYAS
2135	MCA/2437/2012	11/09/2012	RAJESHBHAI MANIBHAI SOLANKI,	MR PH PATHAK	H P PATHAK,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2136	MCA/2455/2012	12/10/2012	DEVKUMAR SURAGBHAI KARPADA,	(MR AS SUPEHIA)	MAHESH SINGH - MEMBER SECRETARY,MAHESH G CONTRACTOR EXECUTIVE ENGINEER	MR HS MUNSHAW
2137	MCA/2457/2012	24/01/2013	ABBASALI MOHAMMADALI ALIS CHHOTUBHAI (DECD) THROUGH SHAH,ARJUFATIMA ABBASALI BADAMI ALIAS NAR(MINOR) THROUGH SHAHINBA,MISMARJA ABBASALI BADAMI ALIAS NAR (MINOR) THROUGH SHAHINBAN	MR.HIREN M MODI	YOGESHBHAI CHANDULAL SHETH,BAJAJ ALLIANZE GENERAL INSURANCE CO.LTD,JESINGBHAI GANDABHAI GOHIL,MOHAMMADBHAI ALIAS CHHOTUBHAI VALIMAHAMMAD BADAMI,ROSHANBANU MOHAMMADBHAI ALIAS CHHOTUBHAI BADAMI	NOTICE SERVED
2138	MCA/2471/2012	21/06/2013	NARESHKUMAR RAMANLAL PATEL,	MR DEEPAK P SANCHELA	R M JADAV,	GOVERNMENT PLEADER
2139	MCA/2474/2012	08/08/2013	G S REEN DEPUTY COMMANDANT (RETD.),	(MR AJ SHASTRI)	R K SINGH UNION OF INDIA, THRO'SECRETARY,SEKHA GOEL OF HER SUCCESSOR IN OFFICE OF DIRECTO	NOTICE UNSERVED,MR SATYAM Y CHHAYA
2140	MCA/2475/2012	13/09/2012	KETANKUAMR BHAGWANBHAI PATEL,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	BENNIWAL (AND/OR HIS SUCCESSOR IN OFFICE),D B RANA (AND/OR HIS SUCCESSOR IN OFFIC,KIRITBHAI PATEL (AND/OR HIS SUCCESSOR IN OFFIC,REVABAHI TRIBHOVANBHAI PATEL,RAMESHBHAI MANGALBHAI PATEL,PATEL VISHNUBHAI BABULAL,PATEL ATMARAM JIVRAMDAS,MANISHKUMAR BABULAL PATEL	
2141	MCA/2482/2012	13/12/2012	MADHUKANTABEN CHOTALAL THAKKARSINCE DECD. THRO' HEIRS & L/R,RATILAL BECHARDAS THAKKAR,KASHYAP RATILAL THAKKAR THRO POA RATILAL B THAKKAR,BHARGAV RATILAL THAKKAR THRO POA RATILAL B THAKKAR	SHRIKAR H BHATT	YASH RAMAN KELAVANI TRUST,PRINCIPAL SADHNAKUMAR MANDIR,ADMINISTRATIVE OFFICER,DIRECTOR OF PRIMARY EDUCATION	
2142	MCA/2509/2012	12/10/2012	BODANA JITENDRASINGH S/O LATE SHRI LAXMANSINGH,	MS UTPALA S BORA	M K BASU,IQUEER HUSSAIN EXECUTIVE DIRECTOR,P D PANDYA EXECUTIVE DIRECTOR-BASIN MANAG	
2143	MCA/2510/2012	22/01/2015	JADEJA GOVUBHA CHHANUBHA,	MR PH PATHAK	A S PATEL, COMMISSIONER THE BHAVNAGAR MUNICIPAL OR,	MR HS MUNSHAW
2144	MCA/2545/2012	22/01/2013	REKHABEN BHARATBHAI BARIYA,	MR. BK. RAJ	BHARATKUMAR MANSUKHBHAI BARIYA,	NOTICE UNSERVED
2145	MCA/2564/2012	29/07/2013	KALPESH ASHWIN MEHTA,	MR MEHUL S SHAH,(MR SURESHM SHAH)	DIPESH P CHAUHAN,G.J.CHAMPANERI, SECRETARY REVENUE DEPARTMENT (DISPUTE)	,GOVERNMENT PLEADER
2146	MCA/2586/2012	02/05/2013	VAIBHAVIBEN MIHIRBHAI DESAI D/O RAJENDRA B MEHTA,	MR JAPAN V DAVE,(MR. NIRAV R VYAS)	MIHIRBHAI GAUTAMBHAI DESAI THROUG POA GAUTAMBHAI D DESAI,	MR KEYUR A VYAS
2147	MCA/2588/2012	12/12/2012	SANGITABEN DAUGHTER OF BABULAL SHARMA AND WIFE OF SURESHKUAM,	DR. GAURAV J DAVE, (MR.DEVANG M BAVISHI),MR TANMAY B KARIA	SURESHKUMAR PRAHLADBHAI MISTRI,	NOTICE SERVED
2148	MCA/2595/2012	05/11/2012	VIPULKUMAR KANTILAL VYAS,	MR MTM HAKIM	STATE OF GUJARAT,CHIEF OFFICER - NITIN N BODAT,PRESIDENT - PARESHBHAI CHAMPAKBHAI GANDHI	

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2149	MCA/2596/2012	02/04/2019	MAHESHKUMAR BABUBHAI TRIVEDI,NARENDRAKUMAR POPATBHIA CHAUDHARI,LAKSHMANJI REVAJI THAKOR,VIRAJI SONAJI THAKOR,NIMESHKUMAR SEVANTILAL MODI,YOGESHKUAMR CHINUBHAI MODI,MANISHABEN ALPESHKUMAR BHAVSAR,BALDEVBHAI AMBALAL PRAJAPATI,PRAFULBHAI POPATLAL THAKKAR,REKHABEN PREMKASHBHAI SATTA,ASHISH PRAKASHBHAI SATTA,DARSHANABEN JAYESHKUMAR RAVAL,RAJIV ISHANCHANDRA SRIVASTAV,PURIBEN PRAHLADBHAI PATEL,KUMUDBEN CHANDRAKANTBHAI PANDYA,SAROJBEN NAVINCHANDRA GUPTA,JAGDISHBHAI AMRUTLAL PATEL,DHIRAJLAL GOVINDLAL LALPARIYA,SANJIVKUMAR NATVARLAL VYAS,SHANTABEN BHOGILAL PATEL,NIRUBEN CHANDUBHAI PATEL,SHRADDHABEN ASHISHKUMAR DOSHI,JAINIKABEN DIPAKKUMAR MODI,VIPULKUMAR KASHIRAMBHAI PATEL,MINABEN JAYANTILAL MODI,RAMESHKUMAR MAGANLAL SOLANKI,CHANDRAPRAKASH GIRDHARLAL CHIMNANI,MAHENDRABHAI PRATAPBAHI CHAUDHARI,MUKESHKUMAR MAGANLAL GUPTA,MAHENDRABHAI MAGANLAL BAROT,PRAKASHCHANDRA NATVARLAL MODH,JAYESHBHAI VISHNUBHAI PATEL,KRITIKUMAR NARANDAS MODI,BHARATKUMAR BABULAL MODI,MANGALBAHI LALLUBHAI PANCHAL,PRAFULKUMAR POPATLAL THAKKAR,SUNILKUMAR BABULAL MODI,DINESHKUMAR BABULAL MODI,PRASHANT DIPAKRAO PATHAK,DHARMENDRAKUMAR HIMMATLAL MODI,VISHNUKUMAR HIMMATLAL MODI,DHANANJAY MANUBHAI DAVE,JAGDISH RAMBHAI PATEL,KASTURBHAI ISHVARBHAI PRAJAPATI,RAJENDRAKUMAR HIMMATLAL MODI,VESATJI SURSANGJI THAKOR,BIPINBHAI PRAHLADBHAI PATEL,PANKAJBHAI JAYANTILAL PATEL,KAMALKUMAR JAYANTILAL DAVE,JAYESHKUMAR VISHNUBHAI PATEL	MR SAURABH M PATEL	RAMESHKUMAR PUNAMCHAND JOSHI,ROHIT BHAGWANDAS PATEL,NISHABEN RAKESHKUMAR BAROT MEMBER, MEHSANA URBAN AREA DEV,DHARMENDRAKUMAR JAYANTILAL PATEL MEMBER, MEHSANA URBAN AREA,KIRTIKUMAR SHANKARBHAI PATEL MEMBER, MEHSANA URBAN AREA DEV,BHAVESH RAJNIKANT SHAH MEMBER, MEHSANA URBAN AREA DEV,RENUKABEN AMBEPRASAD THAKER MEMBER, MEHSANA URBAN AREA DEV	MR MEHUL SHARAD SHAH
2150	MCA/2597/2012	07/11/2012	MEGHJI NAGAJI NARAGARA,	MR PK SHUKLA	RAJGOPALAN THE MANAGING DIRECTOR,P M PATEL	
2151	MCA/2607/2012	24/10/2013	DAKSHABEN KAMLESHBHAI DHAMECHA,	MR PREMAL S RACHH	KAMLESHBHAI KANUBHAI DHAMECHA,	MR JS PARMAR
2152	MCA/2609/2012	06/11/2012	BHAVNABEN WIFE OF DHARMESH @ DHANJAY JAYSHANKAR PANDYA,	MR MJ MEHTA	DHARMESH @ DHANJAY JAYSHANKAR PANDYA,	MR ANKIT SHAH
2153	MCA/2610/2012	26/08/2016	BHARTI FIBRE TUBES AND ENGINEERING WORKS THROUGH PRAVINCHAND,	PARTY IN PERSON	GUJARAT STATE FINANCIAL CORP. LTD,S D LAHERI GENERAL MANAGER, GSFC,L N GAMETI DY.GENERAL MANAGER(SURAT)GSFC,R N BAROT (P D SURATI JT.MANAGER,R K PATEL (R O) GSFC,P L KTOWAL (R O) GSFC,P M PATEL MANGER,DEVJIBHAI RAMJIBHAI KALARIA PARTNER, JAYINDUSTRIES,DIVISIONAL MANAGER (C G) GIDC, ADMI.OFICE	MR RD DAVE,(MR NA SHAIKH),MR MITUL K SHELAT,MR DHAVAL G NANAVATI
2154	MCA/2624/2012	03/10/2012	(ABDUL) RAHIMBHAI IBRAHIMBHAI DESAI,	MR MA KHARADI	RAJENDRAKUMAR,THE COLLECTOR,	
2155	MCA/2627/2012	03/10/2012	BHANUPRASAD V CHAVDA,	MR KAMLESH S KOTAI	STATE OF GUJARAT,S P RAVAL- THE DIRECTOR OF MUNICIPALITY,R K BENIWAL-COLLECTOR,MEHSANA DISTRICT	
2156	MCA/2636/2012	12/12/2012	JALPABEN D/O JADISHBHAI VITHALBHAI SUTHAR,	MR ASHISH M DAGLI	KIRANKUMAR RAMANLAL SUTHAR,	MR ANVESH V VYAS

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2157	MCA/2637/2012	06/03/2013	MAYURI KRUNAL VAGHELA,	MR ASHISH M DAGLI	KRUNAL RAMANBHAI VAGHELA,	MR HEMANT B RAVAL
2158	MCA/2649/2012	01/10/2012	MANUBHAI PARBATBHAI PATEL,DINESHBHAI CHAGANBHAI PATEL	MR DILIP L KANOJIYA	REKHABEN RAMESHBHAI KANANI,CHANDRIKABEN MANUBHAI KANANI	
2159	MCA/2679/2012	05/10/2012	PURNIMABEN J DAMANIA,PRATIBHABEN PRAMODBHAI SUBHEDAR	MR NK MAJMUDAR	K C PANT OF HIS SUCESSOR,	
2160	MCA/2695/2012	19/12/2012	NAYA GUJARAT SEVA MANDAL,	MS UTPALA S BORA	MANOJ AGRAWAL-SECRETARY,LAGHDHIR D DESAI-ADDITIONAL PROJECT COORDINATOR,AMC	NOTICE SERVED BY DS,MR HARDIK C RAWAL
2161	MCA/2699/2012	28/01/2013	PAYALBEN W/O NARESHBHAI VAGHELA,	MR JIGNESH L HAJARE	NARESHBHAI BABUBHAI VAGHELA,	NOTICE SERVED
2162	MCA/2700/2012	08/10/2012	MAHENDRABHAI KATARGAMWALA CHAIRMAN OF BHARTIMAIYA MEMORIAL F,	MR TARAK DAMANI	BHARATBHAI PATEL,NALINIBEN B PATEL,BHUPENDRABHAI HALWAWALA,RATNESHBHAI PATEL,SUBHASHBHAI PATEL,KIRITBHAI PATEL,CHIRAGBHAI DESAI,BIPINBHAI A DESAI,ASHOKBHAI PARIKH,GEETABEN DESAI,THAKORBHAI B PATEL,RAMESHBHAI PATEL,RAJENDRABHAI DESAI,YOGESH TRIVEDI,YOGESH PANDYA,ATIK M DESAI,J B DESAI	
2163	MCA/2728/2012	12/10/2012	DAYABHAI BAWABHAI HARIJAN,	MS SHILPA R SHAH	M B PATEL,	GOVERNMENT PLEADER
2164	MCA/2739/2012	24/01/2013	VELANI TRUPTIBEN D/O DHANSUKHBHIA KARSANBHAI AND W/O HIMMATK,	MR MP PRAJAPATI	HIMMATKUMAR RAMESHBHAI PATEL,	NOTICE SERVED
2165	MCA/2756/2012	09/11/2012	CHHANUBHA JASWANTSINGH DARBAR,	(MR DP VORA)	STATE OF GUJARAT THRO SECRETARY R M PATEL,DISTRICT DEVELOPMENT OFFICER H N THAKKAR,DISTRICT ASSISTANT EXAMINER OFLOCAL FUND AUDIT-R R VAGHELA	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
2166	MCA/2765/2012	15/10/2012	VISHNUDUTT VENISHANKER JOSHI,	MR GUNVANT R THAKAR	P. PANEERVEL,K. N. BHATT,J. N. HATHI	
2167	MCA/2768/2012	18/10/2012	BHOLABHAI HARIBHAI,AMBABEN HARIBHAI,MULJIBHAI HARIBHAI,BALABHAI HARIBHAI,SAVITABEN HARIBHAI,SHARDABEN HARIBHAI,VIJYABEN HARIBHAI	MR GAURANG H BHATT	STATE OF GUJARAT THRO' D A SATYA,SHRI S.K.PANCHAL DY.COLLECTOR & LAND AQUISITION OFFICER,V M SHARMA EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
2168	MCA/2769/2012	18/10/2012	BABUBHAI DUNGARBHAI GAJERA,	MR GAURANG H BHATT	STATE OF GUJARAT THRO' D A SATYA,SHRI S.K.PANCHAL DY.COLLECTOR & LAND ACQUISITION OFFICER,V M SHARMA EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
2169	MCA/2778/2012	16/01/2013	SUNITA W/O HITESHBHAI THAKOR,	MR MANAN A SHAH	HITESH MUKESHBHAI THAKORE,	MS MINI M NAIR
2170	MCA/2779/2012	27/11/2012	L.K. RATHOD,	(MR DP VORA)	STATE OF GUJARAT THRO SECRETARY RAJESH KISHORE,STATE OF GUJARAT THRO SECRETARY VARESHSINHA,DEPUTY SECRETARY HARIT SHUKLA,COMMISSIONER P K TANEJA	,GOVERNMENT PLEADER
2171	MCA/2783/2012	02/09/2013	PATEL JIGAR HEMANTKUMAR,	MR PANKAJ K SONI	R M THAKKAR - DEAN / DIRECTOR COLLEGE OF MEDICAL SCIENCE,J A PATEL [A.O.] COLLEGE OF MEDICAL SCIENCE,MANSUKHLAL K SHAH,PURVESH M SHAH,DIKSHIT M SHAH,VARSHA D SHAH,RUCHIRANI P SHAH,SHUSHILABEN M SHAH,RAMESHCHANDRA BASANTILAL DAK,REKHABEN RAMESHCHANDRA DAK,MOHANLAL HANSRAJ SANGHVI	
2172	MCA/2784/2012	06/12/2012	R V VAISHNAV - RETIRED ADDITIONAL CHIEF ENGINEER (GEB),	MR HASHIM QURESHI	N R MUNSHI - GENERAL MANAGER (HR),S B RAWAL - MANAGING DIRECTOR PASCHIM GUJARAT VIJ CO.LTD	
2173	MCA/2785/2012	06/11/2012	PANKAJKUMAR UMEDSINGH CHAUHAN,	MR PH PATHAK	NATARAJAN IN CHARGE MANAGING DIRECTOR,	
2174	MCA/2786/2012	15/10/2012	MULJIBHAI THAKERSIBHAI PARMAR,	MR PH PATHAK	PANKUJ BALESHWAR PRASAD,	
2175	MCA/2792/2012	19/10/2012	C.O.F. ALUMNI ASSOCIATION THROUGH PRESIDENT,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT THROUGH SECRETARY D H BRAHMBHATT,COMMISSIONER OF FISHERIES P L DARBAR,COLLEGE FISHEREIS,UNION OF INDIA	

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2176	MCA/2795/2012	16/12/2013	BHAVNABEN NARHARISHANKAR PATHAK,	(MR HEMANG R RAWAL)	HEENABEN DIXIT PRINCIPAL SWAMINARAYAN NAVSARJAN VIDYALA,BRAHMSWAROOPSHRI, MANAGING TRUSTEE,,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER,MR VL THAKKAR
2177	MCA/2811/2012	10/07/2013	ASHWINKUMAR M PARMAR,	MR DA BAMBHANIA	VENKATRAMI REDDY Y HON'BLE MEMBER,A M SINGH IFS - INSPECTOR GENERAL OF FORESTS (P E),SM SOMASHEKRA IFS CHIEF CONSERVATRO OF FORESTS,A K JOTI IAS CHIEF SECRETARY,H K DASH I A S PRINCIPAL SECRETARY,PRADEEP KHANNA I F S PRINCIPAL CHIEF CONSERVATOR OF,V C VINOD DEPUTY SECRETARY	,GOVERNMENT PLEADER,MR DAKSHESH MEHTA
2178	MCA/2812/2012	22/03/2013	DAXABEN W/O AMRUBHAI MOYA,	MR RJ GOSWAMI	AMRUBHAI AALEGHAI MOYA,	RULE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
2179	MCA/2813/2012	22/03/2013	UMABEN W/O VIKRAMBHAI MOYA,	MR RJ GOSWAMI	VIKRAMBHAI AALEGHAI MOYA,	RULE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
2180	MCA/2829/2012	10/01/2013	DEVYANIBEN NATWARLAL RAJGOR W/O VIPULKUMAR SURESHBHAI,	MR.MRUDUL M BAROT	VIPUL SURESHBHAI BAROT,	MR HASIT H JOSHI
2181	MCA/2835/2012	30/11/2012	BHAVNABEN JITENDRABHAI SHAH,	MR UMANG K CHOKSI	PANDEN ,PRINCIPAL /CHIEF REVENUE SECRETARY,LOCHAN SHEHRA(IAS),CHIEF CONTROLLING REVENUE AUTHORITY,DOBARIYA (GAS) DEPUTY COLLECTOR,SONI,SUB REGISTRAR (PALDI)	
2182	MCA/2836/2012	12/04/2013	JANKIBEN W/O TEJASHBHAI VAGHELA AND D/O LALITBHAI CHAUHAN,	MR P P KASVALA	TEJASBHAI MAHESHBHAI VAGHELA,	MR HARSHIL C DATTANI
2183	MCA/2837/2012	07/11/2012	TRUPTIBEN RANJITBHAI KAMALIA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABV.ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
2184	MCA/2838/2012	07/11/2012	DHANIBEN GOVINDBHAI PARMAR,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
2185	MCA/2839/2012	07/11/2012	SHRADDHABEN R TRIVEDI,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2186	MCA/2840/2012	07/11/2012	KOKILABEN KESHAVLAL JOSHI,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2187	MCA/2841/2012	07/11/2012	JAYSHREEBEN RAMNIKLAL JOSHI,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2188	MCA/2842/2012	07/11/2012	RASIDABEN HASAMBHAI JESANI,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2189	MCA/2843/2012	07/11/2012	SARASWATIBEN MOHANBHAI JIVANI,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2190	MCA/2844/2012	07/11/2012	CHANDRIKABEN MOHANBHAI PESHIWADIA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER(AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2191	MCA/2845/2012	07/11/2012	RASHMIBEN DHIRAJLAL MEHTA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2192	MCA/2846/2012	07/11/2012	BHARATIBEN SHANTILAL GONDALIYA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2193	MCA/2847/2012	07/11/2012	TASNIM ZAKRIHUSEN SARDHARI,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2194	MCA/2848/2012	07/11/2012	PRAFULABEN JASWANTLAL MAKWANA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2195	MCA/2849/2012	07/11/2012	INDUMATI SHIVABHAI ASODARIYA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2196	MCA/2850/2012	07/11/2012	REKHABEN RAVJIBHAI BORSANIYA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2197	MCA/2851/2012	07/11/2012	ANSUYABEN G BHENSDADIA,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
2198	MCA/2852/2012	07/11/2012	MINAXIBEN DALSUKHRAI RAVAL,	(MR AS SUPEHIA)	ANJU SHARMA,COMMISSIONER (AS ABOVE ANJU SHARMA PRESENTLY HOLDING CHARGE),DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
2199	MCA/2857/2012	04/02/2013	MONALI BHARGAV BHATT,	MR PUNAM G GADHVI	BHARGAV B BHATT,	MS ARCHANA N PATEL
2200	MCA/2859/2012	13/12/2012	RASHTRIYA MAZDOOR UNION THROUGH GENERAL SECRETARY,	MR RAJESH P MANKAD	PRATIKKUMAR,	MR DILIP B RANA
2201	MCA/2862/2012	15/02/2013	GUJARAT STATE SUDHRAI KAMDAR SANGH THRO GENERAL MANAGER,	(MS S S PATHAN)	KETANBHAI VANANI CHIEF OFFICEROR HIS SUCCESSOR OR IN OFFICE,P D RATHOD, PRESIDENT, OR HIS SUCCESSOR OR IN OFFICE,R M JADAV, DIRECTOR, OR HIS SUCCESSOR OR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR Y J PATEL
2202	MCA/2866/2012	30/10/2012	RAMJIBHAI BECHARBHAI RATHOD,	MR.HARDIK B SHAH,HCLS COMMITTEE	STATE OF GUJARAT THROUGH SECRETARY PUNAMCHAND PARMAR,DISTRICT DEVELOPMENT OFFICER	
2203	MCA/2867/2012	09/04/2015	BHUPATBHAI BANSHIDAS,	MR YS RAJPUT	H H AGRAWAT(DEAN),SHRI HEMANTBHAI MAHIPATBHAI SHAH-M.D.,DEVESH BHATT - ADVOCATE	NOTICE UNSERVED,MR AMAR D MITHANI
2204	MCA/2868/2012	11/06/2013	SAKIL SULEMAN SHAIKH,	(MS S S PATHAN)	A K JOTI AND HIS SUCCESSOR CHIEF SECRETARY,CHINTRANJAN SINGH AND HIS SUCCESSOR DIRECTOR GENERAL OF POLI,NILESH JAJODIYA AND HIS SUCCESSOR SUPERINTENDENT OF POLICE	GOVERNMENT PLEADER
2205	MCA/2910/2012	04/07/2013	KIRITSINH S. JADEJA,	MR PRABHAKAR UPADYAY	STATE OF GUJARAT,H R SUTHAR, DISTRICT DEVELOPMENT OFFICER,P V GAJERA EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
2206	MCA/2911/2012	05/07/2013	SOMABHAI MANILAL PATEL,	(MR AY KOGJE)	SHALOSH RALPH BEST,R M BEST MANAGER	NOTICE SERVED BY DS,MR NC SHAH,MR NV GANDHI
2207	MCA/2919/2012	06/12/2012	CHANDRAKANTBHAI P PATEL,BHAILALBHAI PURSHOTTAMBHAI PATEL,NATUBHAI PURSHOTTAMBHAI PATEL,VINODBHAI PURSHOTTAMBHAI PATEL,BHARATBHAI PURSHOTTAMBHAI PATEL	MR PINAKIN M RAVAL	ACHAL KUMAR JOTI,D J PANDIYAN SECRETARY,,J A MODI EXECUTIVE ENGINEER,R P KATARIYA, SPECIAL LAND ACQUSITION OFFICE	

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2208	MCA/2920/2012	24/01/2013	MAKWANA JAYESHBHAI SURESHBHAI,KOLI PRABHUBHAI SHANKARBHAI,RATHWA PANKAJKUMAR BHADUBHAI	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,GUJARAT COUNCIL OF EDUCATIONAL RESEARCH & TRAINEE,DALIT VIKAS SAMARPAN TRUST, BHARUCH,DINKAR MAKWANA (SECRETARY),V N MAKWANA (PRESIDENT),MINISTRY OF HUMAN RESOURCE DEVELOPMENT, GOVT. OF INDIA,REHABILITATION COUNCIL OF INDIA,RATHWA MUKUNDBHAI BHAGABHAI,RATHWA BHUNIYABHAI VECHALABHAI,RATHWA GEMSINGBHAI KESUDABHAI	,DS AFF.NOT FILED (N),MR MK VAKHARIA
2209	MCA/2921/2012	14/06/2013	SUBHASHCHANDRA ISHUDAS PARMAR,	MR SAURABH M PATEL	MR.A.V.GAMETI, REGISTRAR OF INSPECTION,,MR.V.N.PANDYA, THE DEPUTY SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2210	MCA/2922/2012	22/08/2013	YOGESHBHAI AMBALAL PATEL,	MS TANUJA N KACHCHHI,HCLS COMMITTEE	KIRTIBHAI DADUBHAI PATEL MANAGING STRUSTEE SHRI BHARTIY,RAJENDRAKUMAR DAHYABHAI VAIDH ACHARYA SHRI SWAMI SHRI KRUSHN,VIRENDRA KIRTIBHAI PATEL MANTRISHRI,SANKARBHAI PRUTHVIRAJ CHAUDHARY	GOVERNMENT PLEADER,MR DIPEN C SHAH
2211	MCA/2925/2012	20/08/2015	VIDYANAGAR WOMEN'S B ED COLLEGE THRO AUTHORISED PERSON,	(MRS VD NANAVATI)	VASUDHA KAMATH VICE CHANCELLOR,S KUMUDHAVALLI REGISTRAR,MADURA KESHARKAR -DIRECTOR BOARD OF COLLEGE OF UNIVERISTY	NOTICE SERVED BY DS,MR YC CONTRACTOR
2212	MCA/2926/2012	21/06/2013	PARUL GOPALBHAI VAGHELA,	MR DP JOSHI	R C RAVAL-CHAIRMAN GUJARAT STAE PRIMARY EDUCATION SELECTION,SANGITA SINH,STATE OF GUJARAT	GOVERNMENT PLEADER
2213	MCA/2927/2012	13/06/2013	MAKWANA MINAXIBEN DAHYABHAI,RATHOD KISHOR PREMJIBHAI	MR DP JOSHI	R C RAVAL-CHAIRMAN GUJARAT STATE PRIMARY EDUCATION,SANGITA SINH	GOVERNMENT PLEADER
2214	MCA/2942/2012	18/01/2013	KHUSHBU WIFE OF NIRAV MAHESHBHAI BHANDILIYA AND DAUGHTER OF,	MR HR PRAJAPATI	NIRAV MAHESHBHAI BHANDILIYA,	MR HIMANSU M PADHYA
2215	MCA/2943/2012	24/07/2013	NIKHILKUMAR RAMNIKLAL THANKI,	MR AS VAKIL	STATE OF GUJARAT,COMMISSIONER, MR.VYSYA,GEOLOGIST, T.J.PATEL,COLLECTOR,GUJARAT MINERAL RESEARCH AND DEVELOPMENT SOC.	GOVERNMENT PLEADER,RULE SERVED BY DS
2216	MCA/2993/2012	03/12/2012	MAHESHBHAI P PRAJAPATI,	(MR MB GANDHI)	P M PATEL EXECUTIVE ENGINEER,	
2217	MCA/2994/2012	21/01/2013	DAHYALAL BHIMJIBHAI AARI,	MR SAMIR B GOHIL	V P PATEL,H R SUTHAR - DISTRICT DEVELOPMENT OFFICER,HARIYANA SHIP BREAKERS	GOVERNMENT PLEADER,MR HS MUNSHAW,MR.VARUN K.PATEL
2218	MCA/2998/2012	28/06/2013	VARSABEN SHAILESHBHAI SOLANKI,	MR MEHUL M MEHTA	SHAILESHBHAI ISHVARBHAI SOLANKI,	SERVED BY AFFIX(N)
2219	MCA/3004/2012	12/06/2013	MUKUNDKUMAR MANGALDAS SHRIMALI,	MR PH PATHAK	RAMANLAL JIVANLAL PATEL,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2220	MCA/3018/2012	08/05/2013	RAMABEN,WD/O PARSOTAMBHAI @ PASHABHAI MANJIBHAI PATEL,MANISHA PARSOTAMBHAI PATEL,CHIRAG PARSOTAMBHAI PATEL,SAMJUBEN MANJIBHAI PATEL	MR PS PATEL	K C GUPTA REGIONAL MANAGER,	MR SUNIL B PARIKH
2221	MCA/3019/2012	12/06/2013	UMEDBHAI BARSINGBHAI GAMIT,	MR BHUSHAN B OZA	M J GODAVELE,	
2222	MCA/3023/2012	04/12/2012	NEW SAURASHTRA BRIQUETTING INDUSTRIES ASSOCIATION,	MRS SANGEETA N PAHWA	RAKESH BAHAL DIVISIONAL RAILWAY MANAGER,JITENDRA PATHAK CHIEF GOODS SUPERVISOR	MR RAMNANDAN SINGH
2223	MCA/3024/2012	13/06/2013	PARMAR HITESHKUMAR AMRUTLAL,	MR DP JOSHI	SANGITA SINH STATE OF GUJARAT,R C RAVAL- DIRECTOR OF PRIMARY EDUCATION,SANJAY PRASAD SECRETARY	GOVERNMENT PLEADER
2224	MCA/3045/2012	10/12/2012	AJAYKUMAR DWARKADAS AMIN,	MR HEMANG M SHAH	STATE OF GUJARAT THROUGH SECRETARY,WAGHJIPUR GROUP GRAM PANCHAYATTHRO DAULATSINH CHAUHAN	
2225	MCA/3046/2012	04/12/2012	KETANBHAI SAJANLAL SHAH,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT THRO SECRETARY,DIRECTOR OF MUNICIPALITIES,COLLECTOR,CHIEF OFFICER,PRESIDENT,CHAIRMAN,SACHINDRA K KAPADIYA,HITESHBHAI P PATEL,D.S.P,CITY P.I.	

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2226	MCA/3048/2012	11/09/2013	VIMAL DHIRAJLAL TAMBOLI,	MR JA ADESHRA	ASHABEN UMRAVPRASAD PANCHRATNA,MAMTABEN ANANDKUMAR JAIN	NOTICE SERVED,MR SHIRISH JOSHI
2227	MCA/3050/2012	26/12/2012	BHARATBHAI LALJIBHAI PATEL,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT THROUGH SECRETARY,COMMISSIONER AND GEOLOGY AND MINING,D J BHAVSAR,MINES SUPERVISOR (GEOLOGIST)	NOTICE SERVED BY DS,RULE NOT RECD BACK,RULE SERVED BY DS
2228	MCA/3057/2012	15/10/2015	SANSKAR EDUCATION TRUST THRO DIRECTOR,SANDIP PATEL,	MR BP GUPTA	REGIONAL DIRECTOR NATIONAL COUNCIL FOR TEACHERS,S KUMUDHAVALLI	DELETED,MR YC CONTRACTOR
2229	MCA/3059/2012	08/11/2012	LAXMI PETROLIUMS,SANDHYA SHARAD BHATIA,SHARAD HARIDAS BHATIA	MR BY MANKAD	P R PATELIA CHIEF GENERAL MANAGER(TECH),SUNIL AGRAWAL,PROJECT DIRECTORPROJECT IMPLEMENTATION UNIT,AJAY GADEKAR,PROJECT MANAGER (TECH),ANUPSINGH	
2230	MCA/3060/2012	07/02/2013	SHREE TRUST - HAVING SHREEJI VATERNITY COLLEGE,	MR TR MISHRA	STATE OF GUJARAT THROUGH SECRETARY - DINESH H BRAHMBHATT,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2231	MCA/3074/2012	12/02/2013	AMITABEN NARESHBHAI PATEL,	BHARGAV KARIA & ASSO	NARESHBHAI MOHANBHAI PATEL,	RULE NOT RECD BACK
2232	MCA/3119/2012	20/03/2013	SAPNA WIFE OF TARUNKUMAR S SHARMA DAUGHTER OF CHAITANYA M JO,	MS SANGITA C ATHAVLE	TARUNKUMAR S SHARMA,	NOTICE SERVED BY DS
2233	MCA/3120/2012	26/06/2013	KAMINIBEN D/O JITENDRABHAI RAMCHANDRABHAI SHAH W/O KRUNAL MU,	MR KETAN S PATEL	KRUNAL MULCHANDBHAI SHAH,	
2234	MCA/3124/2012	18/04/2013	PRANALI ALIAS ARTI PUSHKAR GUPTE DAUGHTER OF VIJAYKUMAR PRAD,	MS MAYA S DESAI	PUSHKAR HIMANSHU GUPTE,	SERVED BY AFFIX(N)
2235	MCA/3127/2012	21/06/2013	NAVINKUMAR PRABHUBHAI PATEL,PACHANBHAI DHANABHAI VANOL,BHARATKUMAR SADULBHAI KATARIYA,TAHEZIMA RIYAZUDDIN KAZI,LAKHAMAN RAMSI JADAV,BHAVSINH VAJUBHAI ZALA,NIMITA RAMESHCHANDRA SAGAR,ROSHANI RAMESHCHANDRA RATHOD,NARENDRASINH DILIPSINH RATHOD,PARULBEN BABUBHAI KADIYA,DIPAKKUMAR MAGANBHAI CHAUDHARY,KHODABHAI GANESHBHAI NARODA,MANISHABEN DEVJIBHAI CHAUDHARY,SUDHIRKUMAR RAMCHANDRABHAI RAVAL,RAJESHBHAI FALJIBHAI SANKALIYA,DAXABEN KARAMSHIBHAI GOHEL	MR JAYESH A KOTECHA	STATE OF GUJARAT THRO SECRETARY,SANGITA SINH,DIRECTOR OF PRIMARY EDUCATION R.C.RAVAL,GUJARAT STATE PRIMARY EDUCATION SELECTION COMMI.THROCHAIRMAN	GOVERNMENT PLEADER,NOTICE SERVED
2236	MCA/3130/2012	25/04/2013	SOHAGINI WIFE OF ANAND NATVARLAL HARSH D/O MULJIBHAI S PARMA,		ANANDBHAI NATAWARLAL HARSH,	RULE SERVED BY DS,MR NITIN M AMIN
2237	MCA/3131/2012	08/02/2013	MUKTABEN N SATUNIYA,	MS G R VIJAYALAKSHMI	PADMJA JOSHI DISTRICT PROGRAM OFFICER,VASVINI GUPTA-THE CHILD DEVELOPMENT SCHEME OFFICER	MS RV ACHARYA
2238	MCA/3136/2012	07/08/2013	ALKABEN NARESHBHAI PATEL THRO'POA VINODBHAI B THUMMAR,ILABEN GIRISHKUMAR TANTI,SHIVLAL CHAKUBHAI PATEL,SHIVLAL JIVRAJBHAI BHANDERI	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT THROUGH SECRETARY D S GADHVI,ATUL GOR,SATYAM PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2239	MCA/3137/2012	18/02/2013	KHUSHBUBEN NIRAVBHAI THUMMAR,	MS SEJAL K MANDAVIA	NIRAVBHAI DIPAKKUMAR THUMMAR AT PRESENT RESIDING AT,	MR JAYSINH R JADEJA
2240	MCA/3138/2012	02/07/2013	DUMAS BEACH ENCLAVE LTD,	MS VIDHI J BHATT	S APARNA,SHIV HARE COLLECTOR,P B PAREKH CITY MAMLATDAR	GOVERNMENT PLEADER
2241	MCA/3147/2012	06/12/2012	DILIP MOTITAM AHUJA,	MR RB THAKOR	S.K.SAIKIA COMMISSIONER OF POLICE,G.S. RASOL POLICE INSPECTOR,P.M. SARVAIYA POLICE INSPECTOR	
2242	MCA/3152/2012	10/12/2012	M K RATHOD,B L HARAN,S K BARAIYA,R N KAMDAR,V O VYAS,G B TURI (BAROT),D B AAYAR	MS VIDHI J BHATT	S APARNA - SECRETARY,HARIBHAI V PATEL COMMISSIONER OF COMMERCIAL TAX,PRAKASH G SONI,GUJARAT SUBORDINATE SERVICES,SELECTION BOARD,N N PATEL COMMERCIAL TAX OFFICE,D M PARMAR,I R GOSAI,M R RANE,A A PATHAN,D H JOSHI,M N JANI,R I DESAI,P C RAVAL	

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2243	MCA/3158/2012	25/06/2013	GURUKRUPA EDUCATION TRUST SANCHALIT PANDIT DINDAYAL,	MS MAMTA R VYAS	HASMUKHBHAI HADIA SECRETARY,C V SONI - COMMISSIONER OF HIGHER EDUCATION	GOVERNMENT PLEADER,RULE SERVED BY DS
2244	MCA/3159/2012	04/09/2013	RAJAK HASAM GHANCHI,TARMOHMAD ALIMOHMAD ZUDA,ZAKIRHUSSAIN AHMAD SHAIKH	MS MAMTA R VYAS	YAKUF AHMAD TUMBI - PRESIDENT ANJUMAN-E-ISLAM MEMON MOTI,RAZAK USMAN SABUWALA - SECRETARY ANJUMAN-E-ISLAM MEMON MOTI	MR P P MAJMUDAR
2245	MCA/3160/2012	25/06/2013	BHARATI KELVANI MANDAL,	MS MAMTA R VYAS	HASMUKHBHAI HADIA,M I JOSHI SECRETARY	GOVERNMENT PLEADER,MR AD OZA
2246	MCA/3165/2012	15/03/2013	H C MEHTA,	MS VIDHI J BHATT	R V GOHIL-THE GENERAL MANAGER TERMINAL BENEFITS DEPTT.,,S R DODDAPPAGOUDAR DEPUTY GENERAL MANAGER & ZONAL	NANAVATI ASSOCIATES
2247	MCA/3168/2012	02/07/2013	SHAH ENTERPRISE,	MS VIDHI J BHATT	S APARNA,SHIV HARE COLLECTOR,P N PAREKH CITY MAMLATDAR	GOVERNMENT PLEADER
2248	MCA/3169/2012	02/07/2013	HASMUKHLAL AND BROTHERS,	MS VIDHI J BHATT	S APARNA,SHIV HARE COLLECTOR,P N PAREKH CITY MAMLATDAR	GOVERNMENT PLEADER
2249	MCA/3175/2012	02/07/2013	KIRITBHAI KANTILAL AND BROTHERS THRO POA M A MODI,	MS VIDHI J BHATT	S APARNA,SHIV HARE COLLECTOR - SURAT,P N PAREKH CITY MAMLATDAR	GOVERNMENT PLEADER
2250	MCA/3176/2012	17/06/2014	M/S SHREE GOKUL OIL MILL,	MR PRATIK Y JASANI	GOKUL REFOILS & SOLVENT LTD,	MS AMRITA M THAKORE
2251	MCA/3178/2012	10/12/2012	AMARDEEP ASSOCIATION,	MRS SANGEETA N PAHWA	H S PATEL,	
2252	MCA/3195/2012	21/06/2013	HETALBEN KALIDAS DHARVA,	MR KJ DWIVEDI	R.C. RAVAL, CHAIRMAN, GUJARAT STATE PRIMARY EDUCATIO,STATE OF GUJARAT THROUGH SECRETARY, SANGEETA SINGH,SANJAY PRASAD, SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED
2253	MCA/3197/2012	08/08/2013	ASHOKBHAI LAXMANBHAI PARMAR,	MR TR MISHRA	V M SHARMA,THE DEPUTY EXECUTIVE ENGINEER IRRIGATION DEPARTMENT	GOVERNMENT PLEADER
2254	MCA/3210/2012	14/12/2012	BAI KUSHALBA SINCE DECD. THRO'HEIR GAJENDRASINHJI N VASIA,	MR NIRAD D BUCH	ABHESAN @ JAYENDRASINHJI BHAARTSINHJI,SHAH JAYANTILAL MOHANLAL,AJABSING AMARSING,GAMBHIRSING BHABSING,CHHATRASINH GAMBHIRSINH,BHIL CHHITA FULJI,KIRATSINH CHHATRASINH,BAI BALUBHA @ VASANT KUNVERBA D/O BHARATSINHJI DIPSINHJI	
2255	MCA/3211/2012	14/06/2013	NILESH K PATEL,	MR. BK. RAJ	JAYSHREEBEN R SHAH R/A.1001,AJANTA APARTMENT,,	(MR SURESHM SHAH)
2256	MCA/3225/2012	08/02/2013	MITTALBEN VASANTKUMAR BHAVSAR,	MR.MRUDUL M BAROT	ALPESHBHAI PARESHBHAI BHAVSAR,	NOTICE SERVED
2257	MCA/3245/2012	04/03/2013	ANKURBHAI BHANUPRASAD PURANI (DECD)THROUGH TRUPTIBEN WD/O A,BHAVYA S/O ANKURBHAI PURANI (MINOR)THROUGH ANKURBHAI B PUR,NIVA D/O ANKURBHAI PURANI(MINOR)THROUGH ANKURBHAI B PURANI	MR MB PARIKH	KANUBHAI AMRAJI THAKOR DRIVER OF TRUCK NO.GJ-7-X2948,ASMITA AMRISHBHAI PATEL OWNER OF TRUCK NO.GJ-7-X-2948,UNITED INDIA INSURANCE COMPANY LTD	NOTICE SERVED
2258	MCA/3309/2012	02/05/2013	MANISHA MIKE MACWIN,	MR HARSHADRAY A DAVE	MIKE WILLIAM MACWIN,	(MR PARESH M DARJI)
2259	MCA/3319/2012	15/02/2013	S.U.MAKRANI DEPUTY EXECUTIVE ENGINEER,	(MR NIKHIL S KARIEL)	POONAMCHAND PARMAR,N BARAD	MR MEHUL H RATHOD
2260	MCA/3320/2012	28/01/2013	M/S.DINESH SALES COPORATION,	(MRS MAUNA M BHATT)	BANSILAL BHOGILAL BHAVSAR,BHAGWANSAHAY KANAIYALAL YOGI,MR.GIRIRAJ R PARIKH	
2261	MCA/3322/2012	09/05/2013	RINABEN RASIKBHAI NIMAVAT,	MR KRUNAL L SHAHI	RASIKBHAI MAGANLAL NIMAVAT,	MR DIPEN K DAVE
2262	MCA/3324/2012	16/04/2013	RANCHCHODBHAI JINABHAI PATEL,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	

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2263	MCA/3325/2012	16/04/2013	BHIKHABHAI M PATEL,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	
2264	MCA/3326/2012	16/04/2013	MOHANBHAI D PATEL,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	
2265	MCA/3327/2012	16/04/2013	INDUBEN K DESAI,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	
2266	MCA/3328/2012	16/04/2013	NARSINHBHAI D PATEL,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	
2267	MCA/3329/2012	16/04/2013	DHANSUKHBHAI JAIN THRO LEGAL HEIR KUSUMBEN JAIN,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	
2268	MCA/3330/2012	16/04/2013	LALJIBHAI TANDEL,	MR NR TANDEL	D.G.PATEL DISTRICT EDUCATION OFFICER (PRIMARY),R C RAVAL,COMMISSIONER OF EDUCATION (PRIMARY),HASMUKH HADIAR SECRETARY,STATE OF GUJARAT	
2269	MCA/3331/2012	18/01/2013	JV SHAH, EX MANAGING DIRECTOR,	MR GM JOSHI	R K TRIPATHI(IAS) PRINCIPAL SECRETARY(AGRICULTURE) AND,RAJESH KISHORE(IAS) PRINCIPAL SECRETARY,MEDICAL,PARESH DAVE ADDITIONAL DIRECTOR HEALTH AND,U.D.SINGH (IAS) MANAGING DIRECTOR	,GOVERNMENT PLEADER
2270	MCA/3349/2012	15/02/2013	S U MAKRANI DEPUTY EXECUTIVE ENGINEER,	(MR NIKHIL S KARIEL)	POONAMCHAND PARMAR,N A BARAD	MR MEHUL H RATHOD
2271	MCA/3350/2012	17/07/2013	SHAMJI BHIKHABHAI MOYADA,	MS G R VIJAYALAKSHMI	KIRTIDABEN BRAMBHATT STATE OF GUJARAT,SANDIPKUMAR COLLECTOR,S L SHAH DY.COLLECTOR,A G RANPURA	GOVERNMENT PLEADER,NOTICE SERVED
2272	MCA/3352/2012	01/08/2013	HASANALI KHANBHAI AND SONS A PARTNERSHIP FIRM,RAJKOT,	(MR SANDEEP N BHATT)	JIVRAJBHAI MEGHABHAI PATEL (DECD) THROUGH LEGAL HEIRS,VIRJIBHAI JIVRAJBHAI PATEL THRO'POA T D PATEL,ARJANBHAI JIVRAJBHAI PATEL THRO'POA T D PATEL,RAMCHAND @ RANCHHOD JIVRAJBHAI PATEL THRO'POA T D PATEL,PANCHIBEN JIVRAJBHAI PATEL THRO'POA T D PATEL,T D PATEL	,NOTICE SERVED,UNSERVED EXPIRED (N),MR PRAVIN GONDALIYA,MRS NISHA M PARIKH,VIRAL K SHAH,MR RATILAL V SAKARIA
2273	MCA/3363/2012	18/01/2013	DIPAK SHOBHAGMAL MEHTA,	MR DILIP L KANOJIYA	JAGDISHBHAI THAKORBHAI DESAI,JAGDISHBHAI THAKOREBHAI DESAI H U F THROUGH JAGDISHBHAI THAK,DAKSHAYKUMAR PARAGJI DESAI,HARISHKUMAR THAKORBHAI DESAI,PRAVINBHAI MAGANBHAI DESAI,JAGRUTIBEN JAGDISHBHAI DESAI,MASUM JAGDISHBHAI DESAI,JAYENDRASINH DOLATSINH GOHIL,M K DAS,JIVANBHAI M PATEL DEPUTY COMMISSIONER (P & D),R J PANDYA TOWN PLANNER,MANISHBHAI DOCTOR	
2274	MCA/3374/2012	18/01/2013	VENKATESH IYER,	MR. BHADRISH S RAJU	GEORGE VALAMCHERY NATIONAL INSURANCE CO LTD,R SATHIYAASEELAN - DEPUTY GENERAL MANAGER	
2275	MCA/3379/2012	23/07/2013	JAYESHKUMAR HASMUKHLAL SHAH,	MR INDRAVADAN PARMAR	KIRTIKABEN WD/O KANUBHAI SOMESHWAR DAVE,,KALPESHKUMAR KANUBHAI DAVE,JIGNESHKUMAR KANUBHAI DAVE,BRIJESHKUMAR KANUBHAI DAVE	MR PUNAM G GADHVI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2276	MCA/3389/2012	19/07/2013	SHRADDHABEN KETANBHAI JADHAV,	HL PATEL ADVOCATES	KETAN GANPATRAO JADHAV,	NOTICE SERVED BY DS
2277	MCA/3390/2012	05/08/2013	MAHESHBHAI GANDABHAI PRAJAPATI,	MS SEJAL K MANDAVIA	VISHNUKUMAR PRABHUDAS PATEL,	GOVERNMENT PLEADER
2278	MCA/6/2013	21/06/2013	MEENABEN MOHANLAL PARMAR,KISHORBHAI PREMJIBHAI RATHOD,PRIYANKABEN NATWARLAL CHAVADA	MR AJ YAGNIK	R C RAVAL GUJARAT STATE PRIMARY EDUCATIO,STATE OF GUJARAT THROUGH SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
2279	MCA/8/2013	01/04/2013	SUPRIYA JITENDRAKUMAR SINGH D/O SINGESHWAR SINGH,ANVESHA JITENDRAKUMAR SINGH (MINOR) L.R.SUPRIYA J SINGH	(MR AJ SHASTRI)	JITENDRAKUMAR SINGH,	MR DEVANG J JOSHI
2280	MCA/49/2013	24/06/2013	ASHWINKUMAR NATHALAL PATEL,	MR.DIPAK B PATEL	STATE OF GUJARAT,COMMISSIONER, HEALTH & MEDICALSERVICES AND MEDICAL EDUCATION	GOVERNMENT PLEADER
2281	MCA/55/2013	29/01/2013	SHANKARJI KADWAJI THAKORE,	MR ANVESH V VYAS	THAKORE JAGAJI VADAJI - SARPANCH,LAVJIBHAI CHAUDHARY TALATI CUM MANTRI,JAHANVI PATEL	
2282	MCA/62/2013	30/01/2013	M/S. PALCO RECYCLE IND.LTD. THROUGH ITS DIRECTOR,	MR AS ASTHAVADI	SHRI VINITKUMAR ASST.PROVIDENT FUND COMMISSION,SHRI ARUN SHRIVASTAVA, CHEIF MANAGER/AUTHORISED OFFIC,SHRI VIMAL PATEL, MAMLATDAR	,NOTICE SERVED BY DS
2283	MCA/76/2013	17/07/2015	SHILPA MITESHBHAI PATEL,	MS SM AHUJA	MITESHBHAI CHINUBHAI PATEL,	MR SATYAJIT SEN,MR A A ZABUAWALA
2284	MCA/82/2013	19/06/2013	JIGNESHBHAI DHIRENDRABHAI GOSWAMI,	(MR KG PANDIT)	A K JOTI CHIEF SECRETARY,MRS. APARNA, CHIEF SECRETARY, FINANCE DEPARTMENT,,NARENDRA MODI HON'BLE CHIEF MINISTER	
2285	MCA/85/2013	22/07/2013	SAROJBEN WD/O.AMRUTLAL MOHANLAL THAKKAR THRO POA MANISHBHAI,	(MR MB GANDHI),MR CHINMAY M GANDHI	GURU PRASAD MAHAPATRA IAS,	NOTICE SERVED,M/S RJ RAWAL ASSOC.,MS SHIVYA A DESAI
2286	MCA/98/2013	12/02/2013	GITABA WIFE OF BAHADURSINH DABHI,	(MRS VD NANAVATI)	BAHADURSINH POPATJI DABHI @ D B BHAI,	NOTICE SERVED
2287	MCA/143/2013	12/07/2013	KHATAU J THACKER,	MR AR THACKER	S H JOSHI - DIVISIONAL CONTROLLER - GUJARAT STATE ROAD,	MR HARDIK C RAWAL
2288	MCA/147/2013	08/02/2013	SUDHABEN JIVANBHAI PATEL,RASHMIKABEN JIVANBHAI PATEL W/O PRADIPKUMAR PATEL,JAYSHRIBEN JIVANBHAI PATEL W/O RUPENBHAI AMINBHAI	THAKKAR AND PAHWA ADVOCATES	KANTILAL RANCHHODBHAI TADA,JIVANBHAI NARSINHBHAI PATEL	
2289	MCA/148/2013	28/01/2013	BHAGVATSINH RAGHAJI RATHOD LEGAL HEIR OF RAGHAJI DEVAJI,	MR US BRAHMBHATT,MS CHETNABEN JOSHI	MRINAL KANTI DATTA,JUDICIAL MAGISTRATE,JEEVANJI MANUJI,IQBAL HUSSAIN MOHD. HUSSAIN,KHAMISA IBRAHIM,DOST. MOHD. KHIMA,HASAMKHAN ISAKHAN,KARAMSINGH NARANSINGH,IBRAHIM NURUDDIN,JUSUB RAMJAN,SIDDIK IBRAHIM,TEJUBHA MODIBHA,HAMEER MOHD.,MOHABBAT SINGH MOMIYAJI,AMAR SINGH BHUPAT SINGH	
2290	MCA/151/2013	16/04/2013	MADIABHAI PUNABHAI DANGIA,	MR KIRIT R PATEL	COLLECTOR,PANCHMAHALS,MAMLATDAR,TALATI-CUM-MANTRI	GOVERNMENT PLEADER,NOTICE SERVED
2291	MCA/152/2013	18/03/2013	N G PROJECTS LIMITED (FORMERLY KNOWN AS NARAYANSINH,	MR KUNJAL D PANDYA	STATE OF GUJARAT,THE SUPERINTENDING ENGINEER,THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2292	MCA/153/2013	06/02/2013	PATHABHAI MALUBHAI MORI,NAVALSINH MEGHUBHA WAGHELA,VIKRAMSINH BHAGWATSINH SOLANKI,NARSINHBHAI BHAGWANDAS PATEL,ISHWARNAGAR RAMGAR GOSAI,BHAVUBHAI DHIRSANGJI WAGHELA,BABUBHAI LADHUBHA WAGHELA,HARJIVANBHAI MANILAL PATEL,SANKABHAI JIVANBHAI PATEL,AMRUTBHAI KANTILAL PATEL,NATVARBHAI BHIKHALAL PATEL,B C DAVE,C J JHALA,P K PATEL	(MR BIPIN I MEHTA)	POONAMCHAND PARMAR AND OR HIS SUCESSOR IN OFFICE,D R SHAH AND OR HIS SUCESSOR IN OFFICE,S D VAGHELA AND OR HIS SUCESSOR IN OFFICE	

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2293	MCA/154/2013	08/03/2013	MITTALBEN HIREN NAI DAUGHTER OF SURESHBHAI SADABHA,	MR MANOJ SHRIMALI	HIREN DHULABHAI NAI,	MR.KIRIT R CHAUDHARI
2294	MCA/160/2013	08/07/2013	CHATURBHAI BHAGWANJIBHAI PATEL,	MS G R VIJAYALAKSHMI	STATE OF GUJARAT - THRO SECRETARY MAHESHWARI SHEHY,COMMISSIONER OF INDUSTRIES KAMAL DAYANI,DISTRICT INDUSTRIES CENTRE THRO GENERAL MANAGER R D BARHAT	GOVERNMENT PLEADER,NOTICE SERVED
2295	MCA/175/2013	19/02/2013	SHREE H.N. SHUKLA DIPLOMA ENGINEERING COLLEGE,MANAGED,	MS SRUSHTI A THULA	K.P. ISSAC,MEMBER SECRETARY ALL INDIA COUNCIL FOR TECHINCA,SANDEEP SALODKAR,RO TECHNICAL AND ASSISTANT DIRECTOR,SUPERINTENDENT	DS AFF.NOT FILED (N)
2296	MCA/177/2013	14/03/2013	RAMESHBHAI SURSANGBHAI BAVLIYA,	MR JAYSINH R JADEJA	GUJARAT STATE ROAD TRANSPORT CORPORATION,SANGHI TAJMAHAMD FAKIRMAHAMD DRIVER OF S T BUS NO.GH18V9551,NILESHKUMAR PARSHOTAMBHAI OWNER OF HERO HONDA MOTOR CYCL	UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MS. PRIYANKA R BAROT
2297	MCA/178/2013	14/03/2013	HARSHABHIA SAVJIBHAI CHAUHAN (DECD)THROUGH SAVJIBHAI CHAGAN,GITABEN SAVJIBHAI CHAUHAN,KAJALBEN SAVJIBHAI YOUNGER SISTER OF THE DECD.,CHAYABEN SAVJIBHAI YOUNGER SISTER OF THE DECD	MR JAYSINH R JADEJA	GUJARAT STATE ROAD TRANSPORT CORPORATION,SANGHI TAJMAHAMD FAKIRMAHAMD,NILESHKUMAR PARSHOTAMBHAI OWNER OF HERO HONDA MOTOR CYCL	UNSERVED EXPIRED (N),MRS VASAVDATTA BHATT,MS. PRIYANKA R BAROT
2298	MCA/179/2013	05/02/2013	CHAUHAN ANJANABEN JAYANTIBHAI,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	CHAUHAN KANAIYALAL MOHANLAL,	
2299	MCA/183/2013	16/07/2013	KAVITA A K A ANCHAL KAMLESH GANGLANI,	MS AB CHATURVEDI	KAMLESH MOHANLAL GANGLANI,	MR PM LAKHANI,MRS R P LAKHANI
2300	MCA/205/2013	23/07/2013	MEHMOOD HASIM ABOVAT,MOHAMMED BILAL ABDUL KHALEK SHEIKH	MR RITURAJ M MEENA	BALWANTSINH CHANDRASINGH MAHIDA,RANMAL RIKABCHAND SHAH,SAJNAKUMARI BALDEVSINGH MAHIDA,BALWANTBHAI CHIMANBHAI,RAMILABEN CHIMANBHAI,VASANTIBEN CHIMANBHAI,RANJANBEN CHIMANBHAI,ISMAIL YUSUF ABOVAT,SUMAIYA SOYEB,DISTRICT SUPERINTENDENT OF POLICE - PIYUSH PATEL,STATE OF GUJARAT THRO PUBLIC PROSECUTOR,INSPECTOR GENERAL OF POLICE - RANGE - HASHMUKH PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR AB MUNSHI
2301	MCA/226/2013	21/06/2013	JAYANTILAL CHHAGALAL MAKWANA,	MR SAMIR B GOHIL	V.P.PATEL SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED
2302	MCA/227/2013	04/07/2013	HAROON YUSUFBHAI KADIWALA,	(MR MUKUL SINHA),MR SUBRAMANIAM IYER	CHITARANJAN SINGH - DIRECTOR GENERAL OF POLICE,A K SINGH - ADDL. DIRECTOR GENERAL OF POLICE (ADMIN),S K DAVE - DEPUTY COMMISSIONER OF POLICE	GOVERNMENT PLEADER
2303	MCA/228/2013	08/03/2013	HARSHADBHAI MAGANBHAI,	MR SUBRAMANIAM IYER	STATE OF GUJARAT THRO' SHRI S.S.RATHOD, SECRETARY GOVT. OF,STATE OF GUJARAT THRO DEPUTY EXECUTIVE ENGINEER Y.N.SHAH	GOVERNMENT PLEADER
2304	MCA/229/2013	21/03/2013	SHWETA W/O AMOL R SHUKLA D/O DR.ANIL ANANTPRASAD PANDEY,	MRS SANGEETA N PAHWA	AMOL R SHUKLA,	HL PATEL ADVOCATES
2305	MCA/233/2013	12/08/2013	KARMANBHAI KHODABHAI BHARWAD,ARJANBHAI JIVANLAL BHARWAD,MUKESHBHAI CHAKUBHAI BHARWAD,DEVABHAI KHODABHAI BHARWAD	MR SUNIL K SHAH,MS SUSHMA S SHAH	U C PADIYA DEPUTY COMMISSIONER,	MR DEEP D VYAS

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2306	MCA/245/2013	15/02/2013	SAIYED FAKIRMOHAMED KALUMIYA,	MR IA PATEL	HEIRS OF DECD.BHOI MANGALBHAI MADHABHAI ALIAS BIJALBHAI ALIA,JALIBEN MANGALBHAI MADHABHAI BHOI WIDOW OF MANGALBHAI MADHA,MANUBHAI MAGANBHAI BHOI,RAJIBHAI MAGANBHAI BHOI,KAILASHBEN DAUGHTER OF MAGANBHAI MADHABHAI BHOI AND WIDOW OF,MOHANBHAI MANGALBHAI BHOI,PARVATBHAI MAGANBHAI BHOI,KANTIBHAI MAGALBHAI BHOI,SUDHABEN DAUGHTER OF MANGALBHAI MADHABHAI BHOID AND WD/O DAS,MOTIBHAI BIJALBHAI ALIS BHAGABHAI (DECD)THROUGH LEGAL HEIRS,BHALABHAI S/O MOTIBHAI BIJALBHAI BHOI,SURAJBEN D/O MOTIBHAI BIJALBHAI BHOI,SONIBEN D/O MOTIBHAI BIJALBHAI BHOI,BABIBEN ALIAS BAIJIBEN D/O MOTIBHAI BIJALBHAI BHOI	
2307	MCA/246/2013	08/08/2013	HITENDRAKUMAR MODI,PUSHPABEN HITENDRAKUMAR MODI	MR DIPAK R DAVE	R K BENIWAL DISTRICT COLLECTOR,M N THAKKAR DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2308	MCA/275/2013	08/03/2013	ANANDJIWALA AVANI MADHUKAR,	MR BR PARIKH	DIRECTOR OF TECHNICAL EDUCATIONAL (DELETED),STATE OF GUJARAT,CHAIRMAN OF ADMISSION TO DEGREE COURSE (DELETED),HIREN PATEL PRINCIPAL	,NOTICE SERVED BY DS
2309	MCA/285/2013	12/07/2013	KAMLESHBHAI BECHARDAS SOLANKI,	MR DIPAN DESAI	BHAGYESH JHA SECRETARY,R C MEENA,THE COMMISSIONER TRIBAL DEVELOPMENT DEPARTMENT,K H RANA,ASHRAM SHALA OFFICER,MAGANBHAI R PARMAR PRESIDENT/ MANAGER	GOVERNMENT PLEADER,MR SATYAM Y CHHAYA
2310	MCA/286/2013	14/06/2013	MANSUKHBAI POPATBHAI KAKADIA,	MR KAUSHAL D PANDYA	AVANTIKA SINGH AULAKH COLLECTOR,ARDRA AGRAWAL-DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,SARPANCH SHRI/ TALATI CUM MANTRI,RAMESHBHAI NAGAJIBHAI PATEL,MAMLATDAR	,GOVERNMENT PLEADER,MR ARPIT A KAPADIA
2311	MCA/288/2013	10/10/2013	SHREE PATAN TALUKA SAHKARI KHARID VECHAN SANGH LTD,	MR PRAVIN P PANCHAL	MANOJBHAI PATEL CHIEF EXECUTIVE OFFICER,BHANUBHAI KATHIYA ASSISTANT MANAGER OF FERTILIZE,MUKESH PATEL LIASON OFFICER	MR DIPAN DESAI
2312	MCA/299/2013	13/02/2013	BHARAT H MEHTA,	(MR MD RANA)	GUJARAT INDUSTRIAL ILNVESTMENTCORPORATION LIMITED,	
2313	MCA/300/2013	03/09/2013	LALJIBHAI KUVARJIBHAI PATEL,	MR Y J PATEL	MORBI NAGAR PALIKA THROUGH CHIE OFFICER,	NANAVATY ADVOCATES
2314	MCA/311/2013	10/09/2013	GOPALBHAI MANGABHAI PATIL,	MS MEDHA N PANDYA	HARISH SILK INDUSTRIES,BALVANTBHAI M CHAUHAN PARTNER OF HARISH SILK INDUSTR,PADMABEN CHAMPAKLAL CHAUHAN PARTNER OF HARISH SILK INDUSTR,BHARATKUMAR ISHWARLAL CHAUHAN PART.OF HARISH SILK INDUSTRIES,RAMILABEN ISHWARLAL CHAUHAN PART.OF HARISH SILK INDUSTRIES,D I CHAUHAN PART.OF HARISH SILK INDUSTRIES,CHETAN BALVANTBHAI CHAUHAN PART.OF HARISH SILK INDUSTRIES,SANJAY JOSHI (ARCHITECH ENGINEER),JASH HOUSE OLD HARISH SILK INDUSTRIES,M K DAS (I.A.S) MUNICIPAL COMMISSIONER,D A HARPALANI EXECUTIVE ENGINEER	,NOTICE SERVED BY DS,MR NM KAPADIA,MR PH PATHAK
2315	MCA/312/2013	18/02/2013	DEVAJI VALAJI KAVAR,SAVITABEN TALSHIBHAI	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	B B CHAUHAN THE CHIEF ENGINEER (PROJECTS),K I SHAH THE EXECUTIVE ENGINEER(CONSTRU,P C MEHTA THE DEPUTY ENGINEER	
2316	MCA/313/2013	17/07/2013	NITESHBHAI DAPUBHIA AGOLA,	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	B B CHAUHAN,K I SHAH THE EXECUTIVE ENGINEER (CONSTR,J M VIRAMGAMA THE DEPUTY ENGINEER	NOTICE SERVED BY DS,MR SP HASURKAR
2317	MCA/319/2013	20/02/2013	ANILBHAI BECHARBHAI ITALIA,	MR APURVA R KAPADIA	COLLECTOR - SAMINA HUSSAIN,COMMISSIONER OG GEOLOGY & MINES - VINAY VYASA,GEOLOGIST - HIMMATNAGAR KIRTIKUMAR PATEL	GOVERNMENT PLEADER

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2318	MCA/330/2013	14/06/2013	GOVIND DALABHAI SOLANKI,	(MR DP VORA)	A K JYOTI - CHIEF SECRETARY,S S RATHOR - SECRETARY,H B PANDYA - SUPERINTENDING ENGINEER,S H TRIVEDI - EXECUTIVE ENGINEER,B R PATEL - EXECUTIVE ENGINEER,N I PATEL,D D PARIKH - TREASURY OFFICER	GOVERNMENT PLEADER,MR DHARMESH V SHAH
2319	MCA/355/2013	15/02/2013	RAVAT LAXMANBHAI,	MR. MANOJ T DANAK	COLLECTOR, AMRELI,DEPUTY COLLECTOR,MAMLATDAR,DEPUTY MAMLATDAR,CIRCLE OFFICER	
2320	MCA/357/2013	01/08/2013	AKHIL GUJARAT KARMACHARI UNION-THE GENERAL SECRETARY,	MR.VARUN K.PATEL	S G BHARGAV GENERAL MANAGER HEAD (HR),S K SHAHU DEPUTY GENERAL MANAGER(PRODUCT,RAKESH OMPRAKASH SHARMA THE PROPRIETOR	NOTICE SERVED BY DS,MR AJAY R MEHTA
2321	MCA/358/2013	16/07/2013	KANUBHAI NARSINHBHAI SOLANKI,	MS VANDANA L BHATT	THE PRINCIPAL MR.PAUL RAJ,DEPUTY LABOUR COMMISSIONER,THE COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED,DS AFF.NOT FILED (N),MR SP MAJMUDAR,MR P P MAJMUDAR
2322	MCA/359/2013	08/07/2013	MADHUBEN NILESHBHAI RATHOD,	MRS NISHA M PARIKH	NILESH MEPABHAI RATHOD,	MR BHARAT JANI
2323	MCA/361/2013	04/03/2013	SATISCHANDRA VYADA SON OF CHUNILAL VYADA,	MR PH PATHAK	P R AMIN,	
2324	MCA/373/2013	24/07/2013	ASHWINKUMAR SHANTILAL DOSHI,	(MR SANDEEP N BHATT)	R G PARMAR OFFICIATING REGISTRAR,JAYANTI RAVI - COMMISSIONER OF HIGHER EDUCATION,SANIGTA SINH - SECRETARY EDUCATION DEPARTMENT,G C GANDHI - ASSISTANT EXAMINER	GOVERNMENT PLEADER,NOTICE SERVED,MR AR THACKER
2325	MCA/375/2013	29/04/2013	NEHAL HARDIKKUMAR KOTHARI DAUGHTER OF DILIPBHAI JAYANTIB,	RC JANI & ASSOCIATE	HARDIK DIPAKBHAI KOTHARI,	(MR BP MUNSHI)
2326	MCA/377/2013	22/02/2013	MANJULA P SHAH,	MR RAJESH K SHAH	UNION OF INDIA,MISS RAGINI, DY.REG.DIRECTOR OFF.OF REGIONAL DIRECTOR,B.R.RAIGAR, REG.DIRECTOR, OFF.OF THE REG.DIRECTOR,,JOINT DIRECTOR S K TRIPATHI MINISTRY OF FINANCE	
2327	MCA/386/2013	05/07/2013	SURAT CITY GYMKHANA SARVAJANIKTRUST,RASESHBHAI BABUBHAI SHAH MAMBER AD-HOC COMMITTEE OF,VIJAYBHAI SHAH MEMBER AD-HOC COMMITTEE OF,SANJAY PATEL,HEMANG SHAH,PAVAN BANSAL,YOGESH PATEL MEMBER AD-HOC COMMITTEE OF,MONISH PATEL MEMBER AD-HOC COMMITTEE OF,AMIT CHOKSI MEMBER AD-HOC COMMITTEE OF,NITIN GHEEWALA MEMBER AD-HOC COMMITTEE OF,MUKESH MEHTA MEMBER AD-HOC COMMITTEE OF,DILIPKUMAR SAVLANI MEMBER AD-HOC COMMITTEE OF,ASHIT GANDHI,RAJENDRA NAVINCHANDRA CHOKHAWALA	MR AS VAKIL	RAJESH SURYAKANT SHAH,DAMODARPRASAD LAKSHMINIVAS ASAVA,MANISH VINODBHAI PANWALA,RAJU SOLANKI MEMBER OF AD-HOC COMMITTEE OF,NARESH PANDYA,JYOTINDRA DESAI,KANAIYABHAI BHUKKHADDAS MEWAWALA,KALPESH MARFATIA,RAJU BANSIBHAI RAJANI,IMRAN SOPARIWALA,PRASHANT DESAI,SHARADBHAI JAYANTILAL DESAI,MANSUKHBHAI NARAYANBHAI TARACHAND,SURYAKANT RAMANLAL SHAH,DHANRAJBHAI PREMCHAND SHAH,INAMDAR ARVINDBHAI VASANJI,GIRISHBHAI KHANDUBHAI DESAI,VALCHAND MULCHANDBHAI MEHTA,MOHMEDBHAI JABIRBHAI GODHRAWALA,JAYANTIBHAI CHAGANBHAI DESAI,DHIREN SHARADBHAI PATEL,PRAKASH NANDLAL RAJANI,RAKESH RAMESHCHANDRA MEHTA,SAURABH NARENDRABHAI SHAH,KETAN MAHENDRABHAI SHAH,DR. TUSHAR BHRAWADA,JOINT CHARITY COMMISSIONER,DENISH SHAH,JIMI PATEL	,NOTICE SERVED,(MR MB GANDHI),NANAVATY ADVOCATES,MR C B UPADHYAYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2328	MCA/390/2013	01/03/2013	VIJAYKUMAR CHHAGANLAL MAVADIYA,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	STATE OF GUJARAT,DISTRICT COLLECTOR,VERAVAL PATAN JOINT NAGAR PALIKA THROUGH CHIEF OFFICER,SARMANBHAI RANABHAI MARU (DECD)THROUGH LEGAL HEIRS,MEENA SARMAN MARU,SAMIR SARMAN MARU,NAYAN SARMAN MARU,SOMNATH DEVELOPERS THROUGH PARTNERS,DEVAYAT KHIMANAND HADIYA,NAYAN SARMAN MARU,BHAGVATI DEVAYAT RAM,PARVATI NANDLAL (DECD.DURING PENDENCY(DELETED),MANILAL GIGA DANGODARA,JAYANTILAL NARAN	,GOVERNMENT PLEADER
2329	MCA/392/2013	25/06/2013	MUSLIM VIDHYARTHI PRAGATI MANDAL TRUST THROUGH PRESIDENT,	(MR HJ NANAVATI),(MR BIREN A VAISHNAV)	SUNIL SRIVASTAVA - REGIONAL DIRECTOR WESTERN REGIONAL,	MR PS CHAMPANERI
2330	MCA/394/2013	07/08/2013	BABUBHAI KARSANBHAI POKER,	MR MAKBUL I MANSURI	A G ADHIYA EXECUTIVE ENGINEER,	MR DIPAK R DAVE
2331	MCA/399/2013	12/07/2013	VINABEN HARJIBHAI BODAT,	MR KRUNAL D PANDYA	J A SOLANKI OR HER SUCCESSOR,COMMISSIONER OF SCHOOL THROUGH COMMISSIONER,KANDAR GROUP KELAVNI MANDAL SANCHALIT THROUGH PRESIDENT,COMMISSIONER OF SCHOOLS	,GOVERNMENT PLEADER,NOTICE SERVED
2332	MCA/401/2013	08/04/2013	MEGHA W/O ABHIJIT DESAI,	MR MAHESHB BARIYA	ABHIJIT AMRUTLAL DESAI,	NOTICE SERVED
2333	MCA/407/2013	22/02/2013	JITEN P MODI,SUKU PREMISES DEVELOPMENT PVT LTD THROUGH AUTHORIZED	MR TATTVAM K PATEL	STATE OF GUJARAT THROUGH SECRETARY C L MINA,SANDEEP KUMAR - DISTRICT COLLECTOR,DEEPAK BHANUPRASAD PANDYA - CITY SURVEY SUPERINTENDENT &,K N BHIMAR - MAINTENANCE SURVEYOR,RANMAL BHOCHIYA - SUB-REGISTRAR	
2334	MCA/408/2013	21/06/2013	MANIBHAI MANGALBHAI PATEL,	(MR SANJAY D SUTHAR)	S J DESAI SECRETARY,M V CHAUDHARY	GOVERNMENT PLEADER
2335	MCA/416/2013	08/07/2013	HARISH B JHAVERI,	MS VYOMA K JHAVERI	D H BRAHMBHATT,A J KACHHIA PATEL,K P SOLANKI DEPUTY DIRECTOR,H B NINAVA DEPUTY DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED
2336	MCA/429/2013	09/05/2013	AMEE AATISHBHAI D/O HASMUKHBHAI BHUVA,	MR MRUGEN K PUROHIT	AATISHBHAI NAISHADHBHAI PATEL,	MR P B KHANDHERIA
2337	MCA/434/2013	07/05/2013	NARENDRASINH A MAHIDA,RAKESHBHAI M PATHAK	MR NK MAJMUDAR	STATE OF GUJARAT THRO'SECRETARY- RAJESH KISHOR,DIRECTOR SURESHCHANDRA C PANT	GOVERNMENT PLEADER,NOTICE SERVED
2338	MCA/441/2013	03/07/2013	PARESH RAMJIBHAI RAWAL,NARENDRA SHIVABHAI SOLANKI	MR SACHIN D VASAVADA	R I MODI,MANAGING DIRECTOR CADILA PHARMACEUTICALS LTD,R I MODI- MANAGING DIRECTOR OR HIS SUCESSOR IN OFFICE,RAVIKANT INDORIA- VICE PRESIDENT OR HIS SUCESSOR IN OFFICE	MR.VARUN K.PATEL
2339	MCA/455/2013	03/07/2013	BHARTIBEN VASUDEVBHAI SHUKLA W/O LATE VASUDEVBHAI L SHUKLA,	MR KRUNAL D PANDYA	JAYNTI S RAVI IAS COMMISSIONERTHROUGH,PRINCIPAL	,GOVERNMENT PLEADER
2340	MCA/460/2013	10/05/2013	SHITAL WIFE OF NIMESH KANTIBHAI VERMA D/O RAMESHBHAI DALSANI,	MR CR MISHRA	NIMESH KANTIBHAI VERMA (DHOBI),	MR MANOJ SHRIMALI
2341	MCA/462/2013	01/08/2013	PARMAR MUKESHKUMAR KIRANBHAI,	MR KB PUJARA	SANGEETA SINGH - PRINCIPAL SECRETARY,MANOJ AGRAWAL - COMMISSIONER/DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER
2342	MCA/464/2013	01/08/2013	DEVDA KOKILABEN MADHUBHAI,	MR KB PUJARA	SANGEETA SINGH - PRINCIPAL SECRETARY,MANOJ AGRAWAL - COMMISSIONER/DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER
2343	MCA/466/2013	01/08/2013	BORASE YOGESH RAMCHANDRA,PATEL ARVABEN TURABHAI,VAIWALA VISHNU MAHENDRAKUMAR,SEGALIYA RAVIBHAI PUNABHAI	MR KB PUJARA	SANGEETA SINGH - PRINCIPAL SECRETARY,MANOJ AGRAWAL - COMMISSIONER/DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER

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2344	MCA/467/2013	01/08/2013	AKBARI KAUSHIK HANSRAJBHAI,PATEL ILABEN AMRUTLAL,MAKWANA DIPAK PRAHLADBHAI,GAMIT DIPESHKUMAR GIRISHBHAI,HARWARA RAJESH JAMANBHAI,PARMAR KIRITBHAI KANCHANLAL,THAKAR KRISHNA IDRAKUMAR,SOLANKI SHANTILAL PANNALAL,SHAHU RAMRATI JAGDISHBHAI,AFRICAWALA SAAHIR SAIFUDDINBHAI,MISTRY KUNJALKUMAR PRAHLADBHAI	MR KB PUJARA	SANGEETA SINGH - PRINCIPAL SECRETARY,MANOJ AGRAWAL - COMMISSIONER/DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2345	MCA/469/2013	22/08/2013	YASMIN ASLAM,	MR SP MAJMUDAR,MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	B K CHAUDHARY - INVESTIGATING OFFICER OF CRI.CASE:97/2010,BHUPENDRABHAI R BHATIA - MANAGING DIRECTOR NARBADA VALLEY	GOVERNMENT PLEADER,MR HRIDAY BUCH
2346	MCA/477/2013	18/03/2013	SONIA W/O VISHALBHAI S LAKHANIAND D/O G K SETH,	MR VB KUNDAN SINGH,HCLS COMMITTEE	VISHALBAHI SURENDRABHAI,	
2347	MCA/492/2013	25/03/2013	RAMUBHAI S PATEL,	MS MAMTA R VYAS	HASMUKHBAHI HADIYA,JAYANTI RAVI,HATHI,ARVIND BHANDARI	
2348	MCA/493/2013	25/03/2013	BABUBHAI JADAVBHAI DHOLARIA,	MS MAMTA R VYAS	HASMUKHBHAI HADIYA,JAYANTI RAVI,HATHI,R G PARMAR	
2349	MCA/494/2013	04/03/2013	ARVINDKUMAR MANILAL SHAH,	MR MANISH J PATEL	VASUDEV MEGHRAJ TAHELYANI THRO PARTNER,	
2350	MCA/495/2013	03/10/2013	SWET SOM INFRASTRUCTURE - THROUGH PARTNER SUDHIRBHAI B SHAH,	MR MEHUL S SHAH,(MR SURESHM SHAH)	D. DHARA CHIEF EXECUTIVE OFFICER,GURUPRASAD MAHAPATRA	,(MS SK VISHEN)
2351	MCA/496/2013	05/07/2013	MANJULABEN DILIPBHAI CHAVDA,	MS BHAVIKA H KOTECHA,HCLS COMMITTEE	SATYAM BUILDERS,SENIOR DIVISIONAL MANAGER,CHIEF PROJECT MANAGER,GENERAL MANAGER,THE REGISTRAR,YUDHDHAVEERSINH NEGI,YUDHDHAVEERISINH NEGI	,MR PRANAV G DESAI
2352	MCA/501/2013	24/06/2013	SAROJBEN NARESHBHAI SHARMA,	MR HEMANT MAKWANA	NARESHBHAI AJAYBHAI SHARMA,	NOTICE SERVED,NOTICE SERVED BY DS
2353	MCA/511/2013	26/06/2013	PRAVIN DAMABHAI GANDHI,	MR SACHIN D VASAVADA	BHAVNABEN NARINDRADEV PATHAK LOK BHARATI PRATHMIK SHIKSHAK,HASMUKHBHAI DEV MURARI - MANAGING TRUSTEE OF SHREE LOK,M L RANTA DISTRIST EDUCATION OFFICER,J N HATHI - PENSION & PROVIDENT FUND COMMISSIONER	GOVERNMENT PLEADER,MR BM MANGUKIYA,MS BELA A PRAJAPATI
2354	MCA/517/2013	11/07/2013	ASIAYANA WIFE OF ZAHIR BHIKHUBHBAI DHOBI D/O GANIBHAI MOHAMM,	MR VA MANSURI	ZAHIR BHIKHUBHAI DHOBI AT PRESENT RESIDING AT -,	MR. JARJEESKHAN
2355	MCA/523/2013	16/04/2013	RANITA SINGH WIFE OF GAURAV KUMAR GAHARVAR,	MR HB SINGH	GAURAV KUMAR D GAHARVAR,	NOTICE SERVED
2356	MCA/525/2013	30/04/2013	PRITIBEN WIFE OF RAMESHKUMAR LAVJIBHAI PATEL DAUGHTER OF JA,	MR HARNISH V DARJI	RAMESHKUMAR LAVJIBHAI PATEL,	MR AB GATESHANIYA
2357	MCA/538/2013	25/06/2013	PARIKSHITNAGAR COOPERATIVE HOUSING SOCIETY LTD,RAMNAGAR SHANTIKUNJ COOPERATIVE HOUSING SOCIETY LTD.	MR BHARAT T RAO	GURUPRASHAD MAHAPATRA I.A.S,H.R.SHAH, DY.ESTATE OFFICER, (WEST ZONE)	MR DEEP D VYAS
2358	MCA/557/2013	18/04/2013	MAHESHBHAI NAGJIBHAI ASODARIA,	MR SHAKEEL A QURESHI	KALUJI BAVAJI BHATT (TRUCK NO.GJ-9-Y-7583),IFFCO-TOKIO GENERAL INSURANCE CO.,RAMESHBHAI BHUPAT GOHIL,LABHUBHAI R ZALAVADI,ICICI LAMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED BY DS,MR AJAY R MEHTA
2359	MCA/568/2013	04/07/2013	AMEEENA D/O SHRI MOHAMMED IQBAL MUNSHI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	STATE OF GUJARAT,ALTAF YUSUF PATEL	,MR MANAN A SHAH
2360	MCA/584/2013	09/05/2013	KIRTIBEN W/O MANHARLAL KHIMNANI D/O THAKURDAS RAMANI,	MR K S CHANDRANI	MANHARLAL MOTUMAL KHIMNANI,	NOTICE SERVED
2361	MCA/588/2013	10/07/2013	AKHIL GUJARAT GENERAL MAJDOOR SANGH,	MR.VARUN K.PATEL	PRASHANT K PARIEKH CHIEF OFFICER,NADIAD NAGARPALIKA THROUGH CHIEF OFFICER	NOTICE SERVED BY DS,MR MEHUL SHARAD SHAH

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2362	MCA/593/2013	03/12/2013	BHAGWANDAS ISHWARDAS PATEL (DECD) THROUGH SHANTABEN WD/O,RAVINDRA BHAGWANDAS PATEL,ILABEN DAUGHTER OF BHAGWANDAS ISHWARDAS PATEL	MR AJAY S JAGIRDAR	GAYATRIKRUPA SARKARI KARMACHARI COOPERATIVE HOUSING SOC.LTD,ABHINANDAN SWAMI (VEJALPUR) COOPERATIVE HOUSING SOC. LTD,ADINATH (VEJALPUR) COOPERATIVE HOUSING SOCIETY,SHANTINATH (VEJALPUR) COOPERATIVE HOUSING SOCIETY LTD,PUSHPAK CONSTRUCTIONS PVT LTD THROUGH BHUSAN UMESHCHANDRA VY,SHREE PARSHWANATH CORPORATION PARTNERSHI FIRM RUSHABH N PATE	MR ANSHIN H DESAI,MR VIMAL M PATEL,MR JIGAR M PATEL
2363	MCA/594/2013	04/07/2013	KANTIBHAI SHAMJIBHAI BAVALIYA,KESHAVLAL VASHRAMBHAI CHAUHAN,ALKESBHAI NILKANTHRAI JOSHI,JAYRAJBHAI RUPSINGBHAI RATHOD,MANOJBHAI HARIBHAI SOLANKI,CHANDULAL LALJIBHAI BHIKADIYA,BHARATBHAI HARIBHAI HADIYAL,DEVENDRABHAI BACHUBHAI MADHAK,BHAGVANBHAI NANJIBHAI ALGOTAR,PRAVINBHAI NANJIBHAI ALGOTAR,HANIFBHAI RAHIMBHAI PATHAN,BABUBHAI CHHANABHAI VAGHELA,HARSHADBHAI GALABHAI VAGHELA,MADHUBEN BACHUBHAI VALA,NATUBHA UDESINGBHAI VAGHELA,MANJULABEN JESINGBHAI VALODARA,ASHOKBHAI RAMNIKBHAI SHAH,BHUPENDRABHAI KANJIBHAI RATHOD,MAHENDRABHAI HARIBHAI JOSHI,BHARATBHAI BALKRISHNABHAI JOSHI,BHIMBHAI RAMBHAI DHANDHAL,CHETANBHAI SAMBHUBHAI MER,KANTIBHAI BACHUBHAI VALA,HARSHADBHAI TAPUBHAI VAGHELA,VILASBHAI MANUBHAI VAGHELA,CHUNIBEN DAMJIBHIA VAGHELA,RAJUBHAI DEVAYATBHAI DERIYA	MR DG SHUKLA	SURESHBHAI KEVLAJI KATARA - CHIEF OFFICER,BALDEVBHAI B SORATHIYA - PRESIDENT - BOTAD NAGAR PALIKA	NOTICE SERVED BY DS,MR PREMAL R JOSHI
2364	MCA/599/2013	23/07/2013	JADABEN GANPATSINH SINDHA WD/ O GANPATSINH J SINDHA,	MS TEJAL K SHAH	POONAMCHANDBHAI PARMAR - STATE OF GUJARAT THRO SECRETARY,K K NIRALA - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2365	MCA/600/2013	23/07/2013	RATNBEN H SINDHA WD/O HARISINH SARDARSINH SINDHA,	MS TEJAL K SHAH	POOBAMCHANDBHAI PARMAR - STATE OF GUJARAT THRO SECRETARY,K K NIRALA - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2366	MCA/605/2013	26/08/2013	VIJAYBHAI KANIAYALAL SHAH,	MS. NIYATI K JUTHANI	D RAJAGOPALAN I.A.S. STATE CHIEF INFORMATION COMMISSIONER,M B OZAT- DEPUTY COLLECTOR,UMEDSINH B SINDHA- PUBLIC INFORMATION OFFICER	,NOTICE SERVED
2367	MCA/611/2013	17/07/2014	RAJUBHAI NARANBHAI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	S.G.PANDYA STATE OF GUJARAT,H U KALYANI SUPERINTENDING ENGINEER,K A KESHWANI SUPERINTENDING ENGINEER,S G PANDYA EXECUTIVE ENGINEER,A K GADHER DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2368	MCA/613/2013	19/07/2013	VIPULKUMAR DINKARBHAI TRIVEDI,	MR PJ KANABAR	MUKESH PURI - VICE CHAIRMAN & MANAGING DIRECTOR GUJARAT,G O SHAH DIVISIONAL CONTROLLER	MR HEMANG M SHAH
2369	MCA/620/2013	07/05/2013	MALABHAI KODARBHAI RABARI,	MR DIPAK R DAVE	JYOTIBEN SOLANKI DISTRICT EDUCATION OFFICER,JAGDISH DAMORE	GOVERNMENT PLEADER,NOTICE UNSERVED
2370	MCA/621/2013	13/02/2015	RATHOD VIPUL BHURSINGH,	MS SRUSHTI A THULA	STATE OF GUJARAT,GUJARAT SUBORDINATE SERVICE SELECTION BOARD,PRAKASH G SONI THE CHAIRMAN	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
2371	MCA/623/2013	25/07/2013	MERUBHA MAHOBATSINH JHALA,	MS ROOPAL R PATEL	KISHORBHAI PADHELIYA,HATHIBHAI SAURASHTRAWALA DIRECTOR OF PENSION- & PROVIDE	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
2372	MCA/627/2013	24/09/2013	SHILPABEN AMRISHBHAI MANIYAR W/O KAUTUKBHAI DINESHCHANDRA PARIKH,	(MS MANSHI A MACWAN)	KAUTUKBHAI DINESHCHANDRA PARIKH,THE STATE OF GUJARAT	,(MS DARSHANA S PANDIT),HCLS COMMITTEE
2373	MCA/628/2013	28/06/2013	SUVASHCHANDRA JAYANTILAL GANATRA,	MS G R VIJAYALAKSHMI	RAMESHBAHI CHHAGANBHAI SHINGALA(DECD)THROUGH HANSABEN RAMESH,VAISHALI RAMESHCHANDRA SHINGALA,JIGNESH RAMESHCHANDRA SHINGALA	

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2374	MCA/641/2013	10/06/2013	GUJARAT RAJYA ANSHKALIN KARMACHARI MANDAL THRO PRESIDENT,	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	S K NANDA - CHIEF SECRETARY,A K SINGH - ADDL DIRECTOR GENERAL OF POLICE (ADMINISTRATION),S U JOSHI - OFFICE SUPERINTENDENT OFFICE OF DIRECTOR GENERAL,PRABHAT N PATEL - DEPUTY COMMISSIONER OF POLICE	
2375	MCA/650/2013	22/03/2013	VEENABEN KUNWARJIBHAI PATEL,	MR HD KACHCHHI	MUKESHBHAI KARAMSHEEBHAI GHASADIYA,	
2376	MCA/654/2013	22/08/2013	NITESHKUAMR K MEHTA A PROPRIETOR OF M/S RADHA AGRI,	MR CHETAN K PANDYA,MR MAULIK VAKHARIYA	BHUPENRAKUMAR JUHARMAL MALVI,	MR HRIDAY BUCH
2377	MCA/657/2013	12/06/2013	MAHENDRABHAI JAGUBHAI SOLANKI,	MS SM AHUJA	CHAIRMAN / EXEC.DIRECTOR NARENDRASINH DABHI ADARSH COOP BANK,BRANCH MANAGER - DINESH MEHTA ADARSH COOP BANK LTD	
2378	MCA/664/2013	12/08/2013	VASANTBHAI BHULABHAI PATEL,	MR PUSHPADATTA VYAS	PURSHOTTAM FARMERS CO OPERATIVE COTTON JINNING AND PROCESSIN,PURSHOTTAM FARMERS COOPERATIVE COTTON JINNING AND PROCESSING	NOTICE SERVED,MR.VARUN K.PATEL
2379	MCA/665/2013	26/11/2013	AMRUTBHAI MOHANBHAI HARIJAN,	MR TR MISHRA	PANKAJBHAI ISHWARBHAI BAROT,PANKAJBHAI I. BAROT CHIEF OFFICER,NILESH I. PATEL THE PRESIDENT,	,MR PREMAL R JOSHI
2380	MCA/668/2013	03/02/2014	ANJUMAN-E-ISLAM DABHOI,	MR MTM HAKIM	GUJARAT STATE WAKF BOARD THRO CHIEF EXECUTIVE OFFICER,HAJI JAMALBHAI RAJABHAI BHATPORWALA,MUHAMMADBHAI IBRAHIMBHAI TRUNKWALA,JAMALBHAI ABDULBHAI LOKHANDWALA,MUHAMMADBHAI IBRAHIMBHAI BABAIWALA,PIRBAI DOSBHAI BERIWALA,MUHAMMADHUSAN TEJBHAI ANSAR,FATEMUHAMMAD PIRBHAI SHAKVALA,FATEBHAI MIYABHAI SHETHWALA,JAMALBHAI IBRAHIMBHAI MILANWALA,KALUBHAI CHANDBHAI MIRZAWALA,NURMUHAMMAD CHANDBHAI MULLA,SANDIP SHAH - SUPERINTENENT OF POLICE,R D PATEL - DEPUTY SUPERINTENDENT OF POLICE,B C BAROT - POLICE INSPECTOR	GOVERNMENT PLEADER,MR LR PATHAN,BHARGAV KARIA & ASSO
2381	MCA/669/2013	16/04/2013	SUREKHABEN GHURAJIBHAI PATEL,	MR PUNAM G GADHVI	R M PATEL - ADDITIONAL SECRETARY,B K THAKKAR - DISTRICT DEVELOPMENT OFFICER,K N JANI - DISTRICT PRIMARY EDUCATION OFFICER	
2382	MCA/671/2013	27/08/2013	MULJIBHAI NARSHIBHAI MAKWANA,	MR RAJESH P MANKAD	R A LAKHANI - EXECUTIVE ENGINEER,A K GANDHAR - DEPUTY EXECUTIVE ENGIEER	GOVERNMENT PLEADER
2383	MCA/676/2013	25/06/2013	BHAGWANBHAI REVABHAI PATEL,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	LADHUBHAI BHAGWANDAS PAWRA INCHARGE MANAGER,R B RANA	GOVERNMENT PLEADER,MR GM JOSHI
2384	MCA/680/2013	26/03/2013	SHAIKH HUSSAIN GULAM RASUL SAIKH,	MR YASH H JOSHI	STATE OF GUJARAT,V H PANDIT THE COMMERCIAL TAX OFFICER	
2385	MCA/686/2013	31/07/2013	R.C. PATEL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	HASMUKHBHAI ADIYA PRINCIPAL SECRETARY,C V SOM COMMISSIONER,V B BHESDADIYA JOINT DIRECTOR OF EDUCATION,V R GOSAI DISTRICT EDUCATION OFFICER,NILESH TRIVEDI DEPUTY SECRETARY (EDUCATION)	GOVERNMENT PLEADER
2386	MCA/691/2013	31/07/2013	SONAL SHREYANSH VASA THE DAUGHTER OF GAURISHANKAR L,	(MR NALIN K THAKKER)	SHREYANSH HITENBHAI VASA,	MR SS TRIVEDI
2387	MCA/694/2013	22/10/2013	RAFIKBHAI USMANBHAI GORI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,H U KALYANI SUPERINTENDING ENGINEER,K A KESHWANI SUPERINTENDING ENGINEER,S G PANDYA,A K GADHER DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2388	MCA/704/2013	10/10/2013	JAYA @ DIYA JITENDRAKUMAR PAHELAJANI DAUGHTER OF DHANRAJMAL,	MR BH SOLANKI	JITENDRAKUMAR VASUDEV PAHELAJANI,	NOTICE SERVED,MR SK BAGGA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2389	MCA/707/2013	01/05/2013	VAGHELA VIKRAMSINH LAXMANJI,HEIRS OF FULAJI KESAJI VAGHELA,AMRSINH F VAGHELA,HEIRS OF VAGHELA BADARJI UDAJI,NATVARSINH B VAGHELA,HEIRS OF BHAVANJI BHURAJI,PRAVINSINH BHAVANJI,DILIPSINH BHAVANJI,HEIRS OF VAGHELAA GANDAJI SAMJI,VAGHELA NATUJI GANDAJI,HEIRS OF BALVANTJI REVAJI,JURAJI BALVANTJI,HEIRS OF BABAJI GOBARJI,BHIKHUJI BABAJI,KESAJI BABAJI,HEIRS OF KACHRAJI LAKHAJI THAKORE,BABUJI KACHRAJI THAKORE,HEIRS OF NATHUJI BHAVANJI,VINUJI NATHUJI,KALUJI RAMAJI VAGHELA,BHARTHUJI UDAJI AMTHAJI VAGHELA,SENDHAJI MAGANJI VAGHELA,BHAVARBHAI PRATAPJI VAGHELA,HANSABEN B VAGHELA,SURSANGJI GOBARJI THAKORE,REVAJI BECHARJI THAKORE,NENIBEN WD/O GULAJI SHANJI THAKORE	MR UM SHASTRI	P SWARUP - COLLECTOR,R P BHATI - MAMLATDAR	GOVERNMENT PLEADER
2390	MCA/720/2013	06/09/2013	JYOTSNABEN NAMIMESHKUMAR SUTHAR,	MR. BK. RAJ	NAIMESHKUMAR MANUBHAI SUTHAR,	MS. JR ACHARYA
2391	MCA/726/2013	13/06/2013	BHAGWAN DAYALBAHAI WAGHELA,	MS HARSHAL N PANDYA	PANKAJ KUMAR - IAS,	MS DHARMISHTA RAVAL,MRS KALPANA K RAVAL
2392	MCA/736/2013	17/12/2014	HITESHKUMAR MAHENDRABHAI DOSHI,	MR VK JOSHI	STATE OF GUJARAT THRO SECRETARY,MANAGING TRUSTEE OF RASHTRIYA COMPUTER SAKSHARTA ABHIYAN,ARSAD FAZALMOHAMMAD GHNESHIYA (GHEE WALA) PROPREITOR OF	,MR TEJAS M BAROT
2393	MCA/740/2013	26/09/2013	ISHWARBHAI MALJIBHAI PATEL,HITESHBHAI MANJIBHAI PATEL,JASHUBEN CHATURBHAI PATEL,PRABHUBHAI LAXMANBHAI DALWADI,MADHUBHAI MANAJBHAI PATEL	MR PATHIK M ACHARYA	CHIEF OFFICER - MR.AJAY PATEL,	MR DEEPAK P SANCHELA
2394	MCA/749/2013	18/09/2013	HARISHBHAI PARSOTTAMBHAI PATEL,	MR SP MAJMUDAR,MS.Z J SURATI	M K DAS - COMMISSIONER SURAT MUNICIPAL CORPORATION,R C JARIWALA - EXECUTIVE ENGINEER	,MR DHAVAL G NANAVATI
2395	MCA/752/2013	24/07/2013	RAVJI MANJI,GUJARAT RAIYA ARDHARKARI AUDHYOGIK KARMACHARI SANGH	MR PH PATHAK	PRADIP KHANNA - PRINCIPAL CONSERVATOR OF FORESTS OR SUCCESOR,B B LIMBHACHIYA - DY.CONSERVATOR OF FOREST OR SUCCESSOR IN,D R JADEJA - RANGE FOREST OFFICER OR SUCCESSOR IN OFFICE	,NOTICE SERVED BY DS
2396	MCA/761/2013	09/04/2013	SUBHASHBHAI KANTILAL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	AMIT AMBALAL SHAH TRUSTEE OF AMIT AMBALAL PUBLIC,SHAILESHKUMAR PRAHLADBHAI THAKKAR(PRAHLADBHAI THAKKAR & FAMI	,MR AMAR N BHATT
2397	MCA/771/2013	13/06/2013	M B SHUKLA,F A SAIYAD,G S SHAH,V B BHATT,V B TOPPHAKHANE,C J PANDYA,C V RAVAL,B M SHAH,N M KANSARA,K M BUCH,R Y GUPTE,Z V KHOTARI,V G PANDYA	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT THROUGH,JYOTI RAVI OR HER SUCCESSOR,SUBHASH B BHADAURIA,B N YAGNIK,DIRECTOR OF PENSION AND PROVIDENT FUND	,GOVERNMENT PLEADER
2398	MCA/776/2013	30/09/2013	GOPALBHAI ISHWARLAL HARIBHAKTI LEGAL HEIR OF ISHWARLAL,	HL PATEL ADVOCATES	VADODARA MUNICIPAL CORPORATION THROUGH COMMISSIONER,ASHWINKUMAR COMMISSIONER	NOTICE SERVED BY DS,MR MAULIK G NANAVATI
2399	MCA/779/2013	18/07/2013	GUJARAT INDUSTRIAL SECURITY FORCE SOCEITY THRO PRESIDENT,	(MR MUKUL SINHA)	M D AUNTANI - CHAIRMAN - GUJARAT INDUSTRIAL SECURITY FORCE,AJIT GUPTA - CHIEF EXECUTIVE OFFICER - GUJARAT INDUSTRIAL	GOVERNMENT PLEADER
2400	MCA/800/2013	08/05/2013	RAMESHCHANDRA GORDHANBHAI VAJA,	(MR. MAHESH C VORA),SAURABH M VORA	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,BIPINBHAI AHIR SUPERINTENDENT OF POLICE,POLICE INSPECTOR	GOVERNMENT PLEADER
2401	MCA/802/2013	18/02/2014	KANABHAI DEVABHAI MAJITHIA,	MRS KRISHNA G RAWAL	SANJAY T RAMANUJ CHIEF OFFICER,MANISH BHARDWAJ DISTRICT COLLECTOR,DHOLIA,LOCAL FUND EXAMINER,SECRETARY	,GOVERNMENT PLEADER,MR NIKUNT K RAVAL
2402	MCA/803/2013	18/02/2014	KHURSHIDBANU W/O GULAM ABBAS NAKVI,	MRS KRISHNA G RAWAL	SANJAY T RAMANUJ CHIEF OFFICER,MANISH BHARDWAJ DISTRICT COLLECTOR,DHOLIA,LOCAL FUND EXAMINER,SECRETARY	,GOVERNMENT PLEADER,NOTICE SERVED,MR NIKUNT K RAVAL

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2403	MCA/804/2013	18/02/2014	BHIKHABHAI HIRABHAI BABRIA,	MRS KRISHNA G RAWAL	SANJAY T RAMANUJ CHIEF OFFICER,MANISH BHARDWAJ DISTRICT COLLECTOR,DHOLIA LOCAL FUND EXAMINER,DIRECTOR OF MUNICIPALITY,SECRETARY	,GOVERNMENT PLEADER,MR NIKUNT K RAVAL
2404	MCA/810/2013	01/07/2013	TULSIBHAI M DODIYA,	MS TEJAL K SHAH	POONAMCHAND PARMAR - SECRETARY,RAVISANKAR - DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
2405	MCA/820/2013	25/06/2013	RATNABEN W/O.VISHNUGIRI JAYANTIGIRI GOSWAMI,	(MR NIKHIL S KARIEL)	DR.VISHNUGIRI JAYANTIGIRI GOSWAMI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA
2406	MCA/824/2013	17/06/2013	CHANDUBHAI BECHARBHAI PARMAR,MANIBEN WD/O BECHARBHAI PARMAR	MS SHILPA R SHAH	J M JOSHI SECRETARY,S J DESAI,SECRETARY,GUJARAT WATER RESOURCES DEVELOPMENT,M.R.NAIR,DEPUTY EXECUTIVE ENGINEER,GUJARAT WATER	,NOTICE SERVED
2407	MCA/826/2013	04/09/2013	KHUSALBHAI NARSHIBHAI SONI,	MR.GAJENDRA D SHARMA	BANK OF INDIA THROUGH AUTHORISED OFFICER P.P.THACKER,SHASHANDEV COTTON CO.THRO.ITS PROPRIETOR RAJESH SURESH SHAH,MANIBHADRA TEXTILE COMPANY THRO.ITS PROPRI.BHAVESH SURESH SH,DINESHCHANDRA DWARAKADAS PATELP.O.A OF UTPAL DINESHCHANDRA	,MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI
2408	MCA/829/2013	05/07/2013	NATVARBHAI MULJIBHAI PATEL,	MR PH PATHAK	S .R. CHAUDHARY MANAGING DIRECTOR OR HIS SUCESSOR IN OFFICE,	NOTICE SERVED BY DS,MR HS MUNSHAW
2409	MCA/830/2013	17/06/2013	241116-G/EX WO RAMCHAND,	MS.K B PRASAD	UNION OF INDIA,R S SODHI - AIR OFFICER COMMANDING,HEAD QUARTERS SOUTH,AIR FORCE COMMANDING	NOTICE NOT RECD BACK,NOTICE SERVED,MR MRUGEN K PUROHIT
2410	MCA/842/2013	26/04/2013	NATVARLAL NAROTTAMBHAI PRAJAPATI,	MR UMANG K CHOKSI	PANDEN REVENUE SECRETARY,IAS,LOCHAN SHEHRA, IAS,AUDITOR GENERAL MERLIEN KURIAN,C R SANDHADA,GAS	
2411	MCA/844/2013	05/09/2013	ISHWARNATH P GOSWAMI,	MR BK OZA	P B MEHTA DEPUTY SECRETARY,COLLECTOR - A P SHAH,I P PATEL- COMMISSIONER OF GEOLOGY AND MINING	GOVERNMENT PLEADER,NOTICE SERVED
2412	MCA/845/2013	25/06/2013	GOPAL LAKHMAN SAVALIYA,	MR PM LAKHANI,MRS R P LAKHANI,MR .B A PATEL,MS. DIMPLE L. JOSHI	NALINBHAI UPADHYAY,VIJAYBHAI CHAUHAN	
2413	MCA/854/2013	02/12/2013	VINESH H MEHTA,SURESHKUMAR KHODIDAS,DINESH SHIVRAMBHAI,DHARMENDRASINH DILIPSINH,IQBALKHAN PATHAN,DHARMENDRA RANCHHODLAL,RAJENDRAKUMAR SHANKERLAL,AYUBKHAN SORAMKHAN,PRAVIN BHIKHALAL,JAYESH BABULA,NASIBKHAN FATEKHAN	MR PH PATHAK	S.K.GOYAL THE PRINCIPAL CHIEF CONSERVATOR OF,G RAMANMOORTHY	GOVERNMENT PLEADER
2414	MCA/856/2013	21/11/2013	JAYANTIBHAI KHUSHALBHAI ROHIT,	MR VIRAL M PANDYA	SUPRITENDENT ENGINEER AHMEDABAD CITY,	
2415	MCA/857/2013	20/12/2013	MEGHA BHARATBHAI GOSWAMI,	MR HARSHADRAY A DAVE	MANSUKHBHAI K. SHAH K.J.MEHTA GENERAL HOSPITAL AND,	MR MITUL K SHELAT

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2416	MCA/858/2013	21/08/2013	BAHADURSINH GHANSHYAMSINH VAGHELA,	MR TARAK DAMANI	GANDABHAI MAHADEVBHAI RABARI,JITABHAI HARATBHAI ALLIES SHARTANBHAI RABARI,SHAKRABHAI MORARBHAI CHUNARA (DEC.)THROU.LEGAL HEIRS,BABUBHAI SHAKRABHAI CHUNARA,LAXMIBEN SHAKRABHAI CHUNARA,JADIBEN SHAKRABHAI CHUNARA,LILABEN SHAKRABHAI CHUNARA,ARVINDBHAI SHAKRABHAI CHUNARA,POPATBHAI SHAKRABHAI CHUNARA,MANJULABEN SHAKRABHAI CHUNARA,RAMESHBHIA SHAKRABHAI CHUNARA,BEBIBEN SHAKRABHAI CHUNARA,RAMSANGBHAI SHAKRABHAI CHUNARA(DEC.)THROU.LEGAL HEIRS,SITABEN RAMSANGBHAI CHUNARA,BHARTIBEN RAMSANGBHAI CHUNARA,SANJAYBHAI RAMSANGBHAI CHUNARA,NAVGHANBHAI RAMSANGBHAI CHUNARA,RAJ RAMSANGBHAI CHUNARA,SANGITABEN RAMSANGBHAI CHUNARA,GEETABEN RAMSANGBHAI CHUNARA,SAJJANBEN RAMSANGBHAI CHUNARA	DS AFF.NOT FILED (N),VIRAL K SHAH
2417	MCA/863/2013	01/04/2014	PURNIMABEN MOHANBHAI,	MR MS MANSURI	UNITOP ENGINEERS PRIVATE LTD.,RAMESH WADHWANI MANAGING DIRECTOR UNITOP ENGI	NOTICE UNSERVED,UNSERVED EXPIRED (N)
2418	MCA/871/2013	31/07/2013	JADEJA DILIPSINGH S,	SHIVANI RAJPUROHIT	STATE OF GUJARAT THRO' S.K.NANDA, ADDITIONAL CHIEF,COMMANDANT GENERAL,BATTALION COMMANDANT	
2419	MCA/872/2013	31/07/2013	JADEJA BHARATSINH V,	SHIVANI RAJPUROHIT	STATE OF GUJARAT THRO' S.K.NANDA, ADDITIONAL CHIEF,COMMANDANT GENERAL,BATTALION COMMANDANT	
2420	MCA/873/2013	31/07/2013	JADEJA KISHORSINGH L,	SHIVANI RAJPUROHIT	STATE OF GUJARAT THRO' S.K.NANDA, ADDITIONAL CHIEF,COMMANDANT GENERAL,BATTALION COMMANDANT	
2421	MCA/888/2013	24/06/2013	HANSABEN K PARVADIA,	(MR AJ SHASTRI)	GURUPRASAD MAHAPATRA, MUNICIPAL COMMISSIONER,HINABEN BHATHAWALA ADMINISTRATION OFFICER,V S MEHTA, ACHARYASHRI,R I PATEL DISTRICT EDUCATION OFFICER,C V SOM, COMMISSIONER OF SCHOOLS,J V MEHTA, ASSISTANT INSPECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR DEEP D VYAS
2422	MCA/889/2013	08/07/2013	HETAL JWALANT PATEL,	MR HITESH S PADHYA	JWALANT JASHWANTBHAI PATEL,	MR SAMIR AFZAL KHAN
2423	MCA/894/2013	25/10/2013	AUTHORISED OFFICER THRO KAVITANAIR ASSISTANT GENERAL MANAGER,	MR BHARAT JANI	INDRESHKUMAR JAGANNAT PRASAD OJHA,UNION OF INDIA,RESERVE BANK OF INDIA	,MR PS CHAMPANERI,MS. BHAVINI H JANI
2424	MCA/904/2013	29/04/2013	FARUKBHAI JAMALBHAI NEVIWALA (MEMON),	SAQUIB S ANSARI	M/S J K TRADERS PARTNERS,IKARMUDDIN MOINUDDIN SHAIKH,NAIMUDDIN MOINUDDIN SHAIKH,KARNAMUKTESHWAR MAHADEV TRUST THROUGH SECRETARY,JITUBHAI R PATEL	
2425	MCA/906/2013	26/06/2013	JASHUBHAI VITTHALBHAI PATEL,	MR GK RATHOD,MR MUKESH H RATHOD	B N PARMAR - GENERAL MANAGER,N S PATEL - DIVISIONAL CONTROLLER	NOTICE SERVED,MR HARDIK C RAWAL
2426	MCA/908/2013	31/07/2013	JADEJA HARDEVSINH R,	SHIVANI RAJPUROHIT	STATE OF GUJARAT S K NANDA,COMMANDANT GENERAL,BATTALION COMMANDANT	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED
2427	MCA/919/2013	03/07/2013	GUJARAT INDUSTRIAL COOPERATIVE BANK LTD,GUJARAT INDUSTRIAL BANK - DEPOSITOR CONSUMER FORUM,HARISH @ HIRALAL GABILAL DALAL,HASMUKHBHAI L VADGAMA	MS PAURAMI B. SHETH	RAJENDRA TIWARI, CHIEF CENTRALREGISTRAR OF COOPERATIVE,RESERVE BANK OF INDIA,GUJARAT INDUSTRIAL COOPERATIVE BANK LTD (GIC BANK),ADMINISTRATOR N M NAIYYAR,OFFICIAL LIQUIDATOR- SUDHA ACHARYA GIC BANK,GOVERNMENT OF INDIA,DETECTIVE POLICE INSPECTOR (UNIT-2) - M.G.CHOPDA	,NOTICE SERVED,NOTICE UNSERVED,MR AMAR N BHATT,MR PS CHAMPANERI,MR DIPAK R DAVE

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2428	MCA/924/2013	29/07/2013	PATEL ARVINDBHAI VIRABHAI,	MR AN PATEL	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,S.C. PARIKH GENERAL MANAGER	NOTICE SERVED,MR HS MUNSHAW,MR RITURAJ M MEENA
2429	MCA/940/2013	22/01/2015	NANJIBHAI JIVABHAI PARMAR-SINCE DECEASED THROUGH LEGAL HEIRS,KASHIBEN NANJIBHAI PARMAR,VAJUBHAI NANJIBHAI PARMAR,MAGAN NANJIBHAI PARMAR,BABUBHAI NANJIBHAI PARMAR	(MR KISHOR M PAUL)	PRESIDENT,ACCOUNTS OFFICER,TALUKA DEVELOPMENT OFFICER,SECRETARY,COLLECTOR,CHIEF OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW,MR MB PARIKH,MR HARDIK C RAWAL
2430	MCA/945/2013	24/09/2014	MAGANBHAI ARJANBHAI VEGDA,	MR PRATIK Y JASANI	STATE OF GUJARAT,PRINCIPAL SECRRETARY,DIRECTOR,HASMUKH ADHIA (I.A.S.) - PRINCIPAL SECRETARY,P PANIRVEL - ADDITIONAL CHIEF SECRETARY,SONAL MISHRA - DIRECTOR,EMPLOYMENT AND TRAINING	,GOVERNMENT PLEADER,NOTICE SERVED BY DS
2431	MCA/948/2013	07/08/2013	BIJAL PRAFULCHANDRA BHAGAT,	MR DR DALAL,MR DINESH V SHAH	KUSH JYOTIDHAR BHATT,	(MR FB BRAHMBHATT)
2432	MCA/966/2013	15/09/2014	DAHYABHAI ASHABHAI PARMAR,ISHARBHAI DAHYABHAI CHRISTY,RAMESHBHAI MITHABHAI PARMAR,RAJNIKANT P MACWAN,MOHANBHAI MAFABHAI HARIJAN	MR JA ADESHRA	SANJAYBHAI BHASKARBHAI DESAI PRESIDENT,PRASHANT PARIKH CHIEF OFFICER,DIRECTOR OF MUNICIPALITIES	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL SHARAD SHAH
2433	MCA/972/2013	17/12/2014	ARSHAD FAZALMOHAMMAD GHENSIYA,	MR TEJAS M BAROT	STATE OF GUJARAT THRO SECRETARY,HITESHKUMAR MAHENDRABHAI DOSHI,RUKSANABEN AKBARALI GILANI,ASIKALI AKBARALI GILANI,MANAGING TRUSTEE OF RASHTRIYA COMPUTER SAKSHATRA ABHIYAN	,MR VK JOSHI
2434	MCA/974/2013	30/09/2013	NITABEN DINESHKUMAR OZA,	MS SNEHA A JOSHI	DINESHKUMAR ISHWARLAL OZA,	MR AMRISH K PANDYA
2435	MCA/978/2013	03/05/2013	SATYAKAM MAHESHBHAI VYAS,NITIN RAMJIBHAI MANVAR	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,COMMISSIONER HEALTH MEDICAL SERVICES & MEDICAL EDUCATION,DEAN B J MEDICAL COLLEGE,DEAN M P SHAH MEDICAL COLLEGE,A B PRAJAPATI - X RAY TECHNICIAN,SUPERINTENDENT,DEAN	,GOVERNMENT PLEADER
2436	MCA/980/2013	19/07/2013	CHAUHAN CHANDRAVADAN SOMABHAI,	MR PH PATHAK	MAYUR SINGH BHRAMBHATT PRESIDENT,	
2437	MCA/981/2013	11/06/2013	MAFATLAL M.JOSHI,	(MR AJ SHASTRI)	BABULAL REVASHANKER PANDIT PRESIDENT,ISWARBHAI N.JOSHI(PAMOL)	
2438	MCA/982/2013	31/07/2013	DHOLKA SUNI MUSLIM WAKF COMMITTEE THRO MANAGER SHAIKH,	MR MA KHARADI	M J DAVE DEPUTY COLLECTOR,K M PUNAREYA CITY SURVEY SUPERINTENDENT,A R PANDAN CHIEF OFFICER,	GOVERNMENT PLEADER,NOTICE SERVED,MR PREMAL R JOSHI
2439	MCA/983/2013	11/06/2013	ASHVINKUMAR CHANDULAL SHAH,	MR ARPIT A KAPADIA	HEMENDRA SHAH THRO PRINCIPAL SECRETARY,ROOPWANT SINGH DISTRICT COLLECTOR,V.G.KALSARIA DEPUTY COLLECTOR,R P THAKKAR,MAMLATDAR AND ALT DASKROI TALUKA	,NOTICE SERVED BY DS
2440	MCA/985/2013	02/07/2013	MIRALBEN W/O NILESHKUKAR PRABHUDASBHAI JAVIA D/O KANTIBHAI,	(MR KISHOR M PAUL)	NILESHKUMAR PRABHUDASBHAI JAVIA,	NOTICE SERVED
2441	MCA/996/2013	25/07/2013	SITARAM CO OPERATIVE HOUSING SOCIETY LIMITED,	MR APURVA R KAPADIA	G.R. ALORIYA PRINCIPAL SECRETARY,V P AGRAWAL, CHAIRMAN AIRPORT AUTHORITY OF INDIA,DHARMENDRA SHAH, CHAIRMAN AHMEDABAD URBAN DEVELOPMENT,SHRI D.J.PANDYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,RC JANI & ASSOCIATE
2442	MCA/1024/2013	27/06/2013	SONALBEN WIFE OF HITESHKUMAR BHATT DAUGHTER OF BHIKHABHIA P,	MR DIPEN K DAVE	HITESHKUMAR RAMNIKLAL BHATT,	NOTICE SERVED
2443	MCA/1029/2013	09/07/2013	BHAVSAR SAVITABEN HIMMATLAL THRO'POA BHAVSAR A SHAMALDAS,JIGNESHKUMAR HIMMATLAL BHAVSAR THRO'POA BHAVSAR A SHAMALDAS	MR BP DALAL	STATE OF GUJARAT,JAY PRAKASH SHIVHARE-COLLECTOR,SARPANCH	,GOVERNMENT PLEADER

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2444	MCA/1030/2013	09/05/2013	SHRINIVAS SHANKER BHAGADE,	MR HASIT DAVE	MR.J.N.CHAUDHARY, SECRETARY STATE OF GUJARAT,MR.J.N.HATHI, DIRECTOR OF PENSION AND P.F.,MR.J.N.CHAUDHARY, INCHARGE COMMISSIONER OF HIGHER EDU.	
2445	MCA/1032/2013	25/06/2013	LEENABEN KANUBHAI SENVA (SENMA),	MS JK HINGORANI	KANUBHAI LALJIBHAI SENVA (SENMA),	
2446	MCA/1041/2013	24/06/2013	G K BHARAD INSTITUTION OF ENGINEERING THRO ADMINISTRATOR,DILIPBHAI BHATT	MS ANUJA S NANAVATI	S.S. MANTHA,CHAIRMAN C/O ALL INDIA COUNCIL FOR TECHNICAL,M.K. HADA, ADVISOR(APPROVAL),ASHOK RATILAL PATEL REGIONAL COMMITTEE,AICTE,KUNCHERIA P ISSC,MEMBER SECRETARY,ADMISSION COMMITTEE FOR PROFESSIONAL COURSES	GOVERNMENT PLEADER,MR VILAS G GOSWAMY
2447	MCA/1044/2013	30/07/2013	ALI RAJA A RAJANI,CHANDRESHBHAI N SHUKAL,DIPAKBHAI K JETHWA,PARSHOTTAMBHAI N MAKWANA,CHAUHAN ARJANBHAI SONDABHAI,LILIBEN NARSIBHAI,JAYABEN DHANJIBHAI,DOSHI SURESH KUMAR MANCHAND,MAHETA NITABEN NATHABHAI,PARMAR BATUKBHAI VASHRAMBHAI,SHIYAL MAGANBHAI GOVINDBHAI,BARAIYA BALUBEN PITAMBARBHAI,BOSMIYA HANSABEN NANDLAL,MAHIDA BALABHAI DHANJIBHAI,BERADIYA SAVITABEN BHIKHABHAI,CHAUHAN JASHUMATI DAYABHAI,SHAIKH MAHMAD HANIF HABIBBHAI,CHAUHAN GULABBHAI MULJIBHAI,BHIL GOVINDBHAI TAPUBHAI,NARSIBHAI SARDULBHAI,RAJENDRA J JOSHI,JITENDRA GOVINDBHAI ROIYA,SHIYAL BHUPATBHAI CHOTABHAI,TRIVEDI MANORAMABEN V,VYAS MINAKSHIBEN BHANUSHANKAR,VYAS DINBALABEN FULSHANKER,CHAUHAN HARDEVSI RAJSIBHAI,BARAIYA KARSANBHAI KALUBHAI,SHIYAL MATHURBHAI PANCHABHAI,CHAVADA KUNDARBHAI BHAGWANBHAI,NANDUBEN JETHABHAI,CHOTALIYA PRAGJIBHAI LAKHABHAI,CHAUHAN RAVJIBHAI SONDABHAI,CHAUHAN PUTLIBEN SONDABHAI,KALPANABEN S NAIK,FEDRIKA VOLTER CHRISTI,KANTABEN VASHRAMBHAI,NAVALSANG PRATAPSANG PARMAR,HASMUKHBHAI SHAMJIBHAI,KARSHANBHAI BHANABHAI,NAVINCHANDRA HARILAL MAHETA,TILOTMABEN MOHANLAL KACHHWAH,DILUBEN TRIBHOVANDAS,BHIL CHHAGANBHAI KESHUBHAI,SURESHBHAI PRATAPRAY TRIVEDI,DIPAKBHAI CHANDULAL JOBALIYA,CHAUHAN VINODBHAI HADABHAI,PARUL KIRANBHAI DESAI,CHAUHAN NAVINBHAI HADABHAI,CHANDRAKANT CHHOTALAL GAJJAR,KISHORKUMAR NANALAL PUROHIT,VIMLABEN KARSHANBHAI BARAIYA,MANUBHAI DAYABHAI,BALUBHAI MEPABHAI,JIGNABEN GOSAI,BSARATBHAI N JALANI,ATUL N MEHETA,YUNUSBHAI RUKMUDDINBHAI SHAIKH,RAJENDRA N TRIVEDI,VALA BHAGWATSINH NAVALSINH,DEVENDRABHAI CHIMANLAL PANDYA	MR KB PUJARA	VARESH SINHA CHIEF SECRETARY,HASMUKH ADHIYA,RAJESH KISHORE PRINCIPAL SECRETARY,P K TANEJA COMMISSIONER,SUNIL AVASHIYA ADDITIONAL DIRECTOR,R K PARIKH,M D VALANIYA CHIEF MEDICAL OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,THAKKAR AND PAHWA ADVOCATES
2448	MCA/1045/2013	17/09/2013	LEGAL HEIR OF DECD ABDULRASUL DOSTMOHEMMED ALJIWALA,	MR R.K.MANSURI	SONAL MISHRA - DIRECTOR OF MUNICIPALITIES,BANCHHANIDHI PANI - COLLECTOR,NAVNEET PATEL - CHIEF OFFICER,K B BHAGORA - EXECUTIVE ENGINEER,SHRI ASHWINI KUMAR I.A.S	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,HL PATEL ADVOCATES,MR NIKUNT K RAVAL
2449	MCA/1047/2013	04/12/2013	KRISHNABEN D/O MOHANLAL KAPURJI HINDOLIYA WD/O MAHENDRA SHAN,	MR NM KAPADIA	SHANKARLAL DHANJI NOGIYA,THE REGISTRAR	DELETED,MR HARDIK S SONI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2450	MCA/1050/2013	05/09/2013	AJABHAI RUPABHAI DARJI,	MR RUTURAJ NANAVATI	G J HINGADAJIYA COLLECTOR,GULBABHAI THAKOR DIST.DEVELOPMENT OFFIER,P M PANCHAL,R D PATEL MAMLADAR,FULBAI V CHAUHAN,R J BHAVSAR,CHAUHAN RAJUSING ARJANSING,CHAUHAN HETUSING ARJANSING	GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY RPAD (N),MR HS MUNSHAW,MR J G VAGHELA
2451	MCA/1062/2013	13/06/2013	CHETANBHAI BHARATBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNIBHAI PATEL,ARUNBHAI CHUNILAL SHAH	NOTICE SERVED BY DS,MR GC RAY
2452	MCA/1063/2013	13/06/2013	NIKUNJBHAI KISHOREBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNIBHAI PATEL CHAIRMAN OF SURAT MILK PRODUCERS COOPERATIVE SOCIETY LTD.,ARUNBHAI CHUNILAL SHAH MANAGER OF SURAT MILK PRODUCERS' COOPERATIVE SOCIETY LTD	MR GC RAY
2453	MCA/1064/2013	13/06/2013	JIGNESHBHAI RAVJIBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNIBHAI PATEL CHAIRMAN OF SURAT MILK PRODUCERS' COOPERATIVE SOCIETY LTD,ARUNBHAI CHUNILAL SHAH MANAGER OF SURAT MILK PRODUCERS' COOPERATIVE SOCIETY LTD	MR GC RAY
2454	MCA/1065/2013	13/06/2013	BHARATBHAI SHANKARBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNIBHAI PATEL CHAIRMAN OF SURAT MILK PRODUCERS' COOPERATIVE SOCIETY LTD,	MR GC RAY
2455	MCA/1066/2013	13/06/2013	DIVYESHBHAI PRAKASHBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNIBHAI PATEL CHAIRMAN OF SURAT MILK PRODUCERS' COOPERATIVE SOCIETY LTD,ARUNBHAI CHUNILAL SHAH MANAGER OF SURAT PRODUCERS' COOPERATIVE SOCIETY LTD	MR GC RAY
2456	MCA/1067/2013	13/06/2013	CHIRAGBHAI NARENDRABHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNIBHAI PATEL,ARUNBHAI CHUNILAL SHAH	MR GC RAY
2457	MCA/1068/2013	13/06/2013	YOGESHBHAI SURESHBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNILAL PATEL,ARUNBHAI CHUNILAL SHAH	MR GC RAY
2458	MCA/1069/2013	13/06/2013	ALPESHBHAI SURESHBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNILAL PATEL,ARUNBHAI CHUNILAL SHAH	MR GC RAY
2459	MCA/1070/2013	13/06/2013	KALPESHBHAI RAVJIBHAI PATEL,	MR RAVINDRA SHAH,MRS KANAN R SHAH	PRAVINBHAI CHUNILAL PATEL,ARUNBHAI CHUNILAL SHAH	MR GC RAY
2460	MCA/1096/2013	11/06/2013	CHANDRASINH KHUMANSINH BAKROLA,	MR DILIP B RANA	RAMANBHAI NATHUBHAI PATEL - CHAIRMAN AGRICULTURAL PRODUCE MARKET COMMITTEE,M D CHAUHAN	
2461	MCA/1099/2013	27/08/2013	ALKABEN RAJESHBHAI VASHRA,	MR ASHISH M DAGLI	RAJESHBHAI DEVSHIBHAI VASHRA,	MR PREMAL S RACHH
2462	MCA/1111/2013	11/09/2013	RAJEEV KUMAR,	MS JIRGA D JHAVERI	STATE BANK OF PATIALA,ACHAL KUMAR GUPATA MANAGING DIRECTOR	MR ANIP A GANDHI
2463	MCA/1115/2013	21/08/2013	GANESH LALLUBHAI CHAUHAN,	(MR AJ SHASTRI)	STATE OF GUJARAT THRO' DY. SECRETARY - ASHOK PARMAR,MAHUVA NAGARPALIKA,CHIEF OFFICER - RAKESH PARIKH,DIRECTOR OF MUNICIPALITIES - B.R.CHAUDHARY	GOVERNMENT PLEADER,NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
2464	MCA/1124/2013	01/10/2013	INDUSTRIAL COURTS EMPLOYEES ASSOCIATION CLASS-III-AHMEDABAD,LABOUR COURTS EMPLOYEES ASSOCIATION CLASS-III	MR YOGEN N PANDYA	STATE OF GUJARAT,SECRETARY - V P PATEL,REGISTRAR - M J THAKKAR	GOVERNMENT PLEADER,NOTICE SERVED,DELETED,LAW OFFICER BRANCH,MR HEMANG M SHAH
2465	MCA/1130/2013	18/02/2014	JAYABEN WD/O BHARATBHAI CHAUHAN,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,NOTICE SERVED,MR MURALI N DEVNANI

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2466	MCA/1131/2013	01/08/2013	URMILABEN WD/O BABUBHAI P SHINGAD,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2467	MCA/1132/2013	01/08/2013	DAYABEN WD/O RAVJIBHAI N PUMBHADIA,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,NOTICE SERVED,MR MURALI N DEVNANI
2468	MCA/1133/2013	01/08/2013	JAYABEN WD/O BHARATBHAI CHAUHAN,		SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2469	MCA/1134/2013	01/08/2013	DEVIBEN WD/O NARANBHAI ARJANBHAI JADAV,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2470	MCA/1135/2013	01/08/2013	SHANTILAL JERAMBHAI MODASIA,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2471	MCA/1136/2013	01/08/2013	MEENABEN WD/O BIJALBHAI SEVRA,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2472	MCA/1137/2013	01/08/2013	DEVSHANKER L PANDYA,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2473	MCA/1138/2013	01/08/2013	BABUBHAI MAYABHAI BAMBHANIA,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2474	MCA/1139/2013	01/08/2013	BHUPATBHAI VALJIBHAI SOLAKI,	MRS KRISHNA G RAWAL	SANJAY RAMANUJ,ALOK KUMAR,DHOLIA,SECRETARY	,GOVERNMENT PLEADER,MR MURALI N DEVNANI
2475	MCA/1140/2013	14/06/2013	S H IYER,	(MR MUKUL SINHA)	ARUN JAITEL,	
2476	MCA/1141/2013	02/09/2013	SHRINIVAS SHANKER BHAGADE,	MR HASIT DAVE	STATE OF GUJARAT,DIRECTOR OF PENSION AND PROVIDENT FUND - J N HATHI,COMMISSIONER OF HIGHER EDUCATION - I-C J.N.CHOUDHARY	GOVERNMENT PLEADER,NOTICE UNSERVED
2477	MCA/1143/2013	24/07/2013	CHANDULAL GORDHANDAS RANODRIYA,KRUNALKUMAR RANJITBHAI PATEL,HANSABEN RANJITBHAI PATEL	(MR SANJAY D SUTHAR)	JAYPRAKASH SHIVHARE,H K VYAS	GOVERNMENT PLEADER
2478	MCA/1150/2013	16/09/2013	DASHRATHBHAI CHANDULAL MODI,MISTRI HARSHADBHAI SHIVUBHAI	MR SP MAJMUDAR	BANCHHANIDHI PANI,	GOVERNMENT PLEADER
2479	MCA/1170/2013	22/08/2013	LISHABEN DHARMENDRABHAI PATEL,	MR DAIFRAZ HAVEWALLA	DHARMENDRABHAI KANTILAL PATEL,	NOTICE SERVED BY DS
2480	MCA/1174/2013	18/06/2014	NIMESHBHAI HARJIVANDASBHAI PATEL,	MR YN RAVANI	ARCHANABEN WIFE OF NIMESHBHAI PATEL DAUGHTER OF AMRUTBHAI PATEL,	MR SP MAJMUDAR
2481	MCA/1175/2013	18/06/2014	NIMESHBHAI HARJIVANDASBHAI PATEL,	MR YN RAVANI	ARCHANABEN WIFE OF NAIMESHBHIA PATEL DAUGHTER OF AMRUTBHAI PATEL,	MR SP MAJMUDAR
2482	MCA/1180/2013	08/01/2014	BIN RAJYAPATRIT TECHNICAL KARMACHARI MANDAL,	(MR MUKUL SINHA)	G.R. ALORIYA IAS,	GOVERNMENT PLEADER
2483	MCA/1183/2013	18/06/2013	MADHUBHAI VIRJIBHAI DHANANI,	THAKKAR AND PAHWA ADVOCATES	RASIKLAL PRANSHANKAR RAVAL,VASANTLAL PRANSHAKAR RAVAL,MUKUNDBHAI RASIKBHAI RAVAL,KANAKLATABEN PRANSHANKAR RAVAL,AKHILBHAI RASIKBHAI RAVAL,ARCHANABEN RASIKBHAI RAVAL,CHETANBHAI VASANTBHAI RAVAL,ILAKSHIBEN VASANTBHAI RAVAL,DEVILABEN VASANTBHAI RAVAL,VEERMATIBEN VASANTBHAI RAVAL,VASANTBHAI PARSHOTTAMBHAI PATEL,VASANTBHAI HARIBHAI GAJERA,BHAVNABEN VASANTBHAI GAJERA,CHUNIBHAI HARIBHAI GAJERA,SUNITABEN CHUNIBHAI GAJERA,AJAYBHAI HARIBHAI CHOKSI,VARSHABEN AJAYBHAI CHOKSI,RAVJIBHAI RAMJIBHAI KANPARIYA,DHARMESHBHAI VITTHALBHAI SEJALIYA	
2484	MCA/1184/2013	18/10/2013	HETVI ALIAS NITA DAUGHTER OF RAGHAVBHAI RATHOD AND EX-WIFEOF JIGNESHBHAI SUMARA,	MR NV GANDHI	JIGNESHBHAI RAMESHBHAI SUMRA,	MR KK TRIVEDI,MRS. PRITI J JOSHI,MR IMTIYAJ M KURESHI

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2485	MCA/1205/2013	12/06/2014	DINABEN JITENDRABHAI THAKER,DEVENBHAI ISHWARBHAI PATEL,HASMUKHBHAI GIRDHARBHAI PATEL,RUCHIBEN YOGESHBHAI BHATT,JAYSHRIBEN AJITBHAI MEHTA	MR MJ PARIKH	NARESHBHAI HATHISING SHAH,RUPANDEBEN NARESHBHAI SHAH,KOMALBEN NARESHBHAI SHAH,KARTIKBHAI NARESHBHAI SHAH,RESHMABEN VIJAYBHAI SHAH,NIRANJANBHAI HATHISING SHAH,RAHULBHAI NIRANJANBHAI SHAH,VIBHABEN NIRANJANBHAI SHAH,MAHAKALI SAMUDAYIK KHETI SAHKARI MANDLI LTD THROUGH,MAHAKALIPRASAD JAYVANTSINHJI,PRAKASHKUNVERBA JAYVANTSINJI,SINDHANIDEVI JAYVANTSINHJI,DHRUVSINHJI JAYVANTSINHJI THROUGH FRIEND JAYSHIVSINHJI RUDRATSINHJI- MINOR,JAYSHIVSINHJI RUDRATSINHJI,KANTIBHAI V PATEL,GHANSHYAMBHAI RANCHHODBHAI KHUNT,DILIPBHAI AGRAWAL,BECHARBHAI P JOSHI,DHATRIDEVI JAYSHIVSINHJI VAGHELA,VAGHELA SHIVUBHAI KESRISING,SUMANBHAI BALDEVBHAI PATEL	,MS KJ BRAHMBHATT,MS TRUSHA K PATEL,MR SP MAJMUDAR,MS SRUSHTI A THULA,MR TATTVAM K PATEL,MS VIDHI J BHATT
2486	MCA/1206/2013	19/06/2013	VIRAMBHAI RAMABHAI BHARVAD,	MR BHARAT T RAO	D J PANDIAN - I A S,RUPWANTSINH - I A S,NISHABEN SHARMA - MAMLATDAR,MUSAMIYA IMAM HAIDERBAX RAZVI,GURUPRASAD MOHAPATRA - I A S	
2487	MCA/1208/2013	20/06/2013	HARSHIDABEN MAGANLAL HIRVANIYA,JYOTSNABEN MOHABATSINH VAGHELA	MR AJ YAGNIK	LOK NIKETAN VINAY MANDIR,LOK NIKETAN VINAY MANDIR	
2488	MCA/1210/2013	27/09/2013	MINAXI RAMESHCHANDRA DAVE,	MR JAYSINH R JADEJA	YOGESH RATILAL PANDYA,	NOTICE SERVED BY DS
2489	MCA/1240/2013	16/09/2013	A B BERA,	MR GM JOSHI	STATE OF GUJARAT,	GOVERNMENT PLEADER
2490	MCA/1241/2013	14/10/2013	NATVARLAL DAHYALAL THAKKAR,	MR NM KAPADIA	STATE OF GUJARAT - THROUGH UNDER SECRETARY DILIP JHAVERI,COLLECTOR OF AHMEDABAD - ROOPWANT SINGH	GOVERNMENT PLEADER
2491	MCA/1257/2013	01/07/2013	SAURASHTRA SHRAMILK SANGH,RAJENDRASINH RANJITSINH BASAN	MR GM JOSHI	AMRELI NAGARPALIKA,SHRI PRITESH C DAVE	
2492	MCA/1259/2013	17/07/2013	DINESH MANJIBHAI,DHARMENDRA MANJIBHAI LORIYA,BHARAT DEVKARAN SARSAVADIYA,MANJI GANESHBHAI KALARIYA,JERAM NARSINHBHAI PETHAPARA,SHIVLAL DUNDARBHAI,ASHWIN RUDJIBHAI,ARVIND LALJIBHAI FULTARIYA	MR GAURAV K MEHTA,MS ASHLESHA M PATEL	B B CHAUHAN,K I SHAH,J M VIRAMGAMA	
2493	MCA/1266/2013	25/06/2013	RAMANBHAI HARIBHAI PATEL,DHARMISHTHABEN RAMANBHAI PATEL	MR DHARMESH R PATEL	PENTERPURA MILK PRODUCE COMMITTEE,DINESHBHIA CHATURBHAI PATEL-SECRETARY,KAMLESH PUNJABHAI PATEL-EX.CHAIRMAN,RAJESHBHAI ALIAS DHANVANTBHAI SHANKARBHAI PATEL	
2494	MCA/1271/2013	26/08/2013	KADVIBEN BHIKHABHAI,	(MR BIPIN I MEHTA)	SANGEETA C,VICTOR MECKWAN,C P PATEL,P F PARTHI AND OR HIS SUCCESSOR IN OFFICE,,MANISH H BHADRIKA,NAGJIBHAI RUPABHAI RUPACHA	NOTICE SERVED,DELETED,MR HS MUNSHAW
2495	MCA/1272/2013	28/06/2013	UPVAN (BOPAL) CO-OPERATIVE HOUSING SOCIETY LIMITED,	NANAVATI ASSOCIATES	INDIRABEN MAHESHBHAI PATEL,REDCIRCLE EDUCATION PRIVATE LIMITED,JIMMY BHAVESHKUMAR DHOLADIYA,SAUMYA MINESHBHAI DHOLAKIYA	
2496	MCA/1274/2013	12/09/2013	PRAFULLABEN AMITBHAI PIPARIYA,	MR PRAVIN GONDALIYA	AMITBHAI GORDHANBHAI PIPARIYA,	SERVED BY AFFIX(N)
2497	MCA/1282/2013	05/09/2013	CHANDUBHAI KARSANBHAI VEGAD,	MR SAMIR B GOHIL	V P PATEL,	MR HS MUNSHAW
2498	MCA/1293/2013	02/09/2013	YABIST RAVIKANT BARIYA,	MR RAJESH P MANKAD	LAL DAVE MANAGING DIRECTOR,	MR RAJESH P MANKAD
2499	MCA/1296/2013	28/06/2013	RAJAN TRAVELS - THROUGH ITS PARTNER,	MR APURVA R KAPADIA	GUJARAT SECONDARY AND HIGHER SECONDARY EDUCATION BOARD,	

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2500	MCA/1297/2013	04/07/2013	PATEL CHANDUBHAI DAHYABHAI,PATEL VASUDEVBHAI DAHYABHAI	MR BHAVESH B CHOKSHI	STATE OF GUJARAT THRO SECRETARY,C.K.BRAHMBHATT MAMLATDAR,PATEL SAVITABEN D/O.LT.NARANHAI AMBALAL PATEL,PATEL MENABEN (SINCE DECEASED)D/O.NARANBHAI AMBALAL PATEL,PATEL SHANKERBHAI BHAILALBHAI,PATEL GIRISHBHAI BHAILALBHAI,PATEL KAMINIBEN BABUBHAI,PATEL SHITALBEN BABUBHAI,PATEL VIPULBHAI BABUBHAI,PATEL JAYDISHBHAI BABUBHAI,PATEL PARULBEN BABUBHAI,PATEL SUBHADRABEN (SINCE DECEASED) D/O.NARANBHAI AMBALAL,PATEL SHAKRABHAI AMBALAL,PATEL HANSABEN SHAKRABHAI,PATEL PREMILABEN SHAKRABHAI,PATEL ASHOKBHAI SHAKRABHAI,PATEL VINODBHAI SHAKRABHAI	,GOVERNMENT PLEADER,MR KC TRIVEDI,MR RIDDHISH TRIVEDI,MR RIDDHESH TRIVEDI
2501	MCA/1298/2013	05/08/2013	SHIVANIBEN DILIPBHAI PATEL W/O NEERAVBHAI VEENUBHAI RAI,	MS SHALINI S MAIR	NEERAVBHAI VEENUBHAI RAI,	NOTICE SERVED
2502	MCA/1304/2013	08/07/2013	BUKHAREE AEZAZALEE MAKHADUMALEE,	(MR MUKUL SINHA)	V P PATEL,	
2503	MCA/1328/2013	19/07/2013	KANUBHAI THAKOR,	MR SATYAM Y CHHAYA	STATE OF GUJARAT THRO SECRETARY,RUPVANTSINH COLLECTOR,NARENDRA PATEL - ASSISTANT GEOLOGIST	GOVERNMENT PLEADER
2504	MCA/1330/2013	19/07/2013	VISHNUBHAI CHELABHAI BHARWAD,	MR SATYAM Y CHHAYA	STATE OF GUJARAT THRO SECRETARY,RUPVANTSINH - COLLECTOR,NARENDRA PATEL - ASSISTANT GEOLOGIST	,NOTICE SERVED BY DS
2505	MCA/1331/2013	19/07/2013	BHANUBHAI SURABHAI BHARWAD,	MR SATYAM Y CHHAYA	STATE OF GUJARAT THRO SECRETARY,RUPVANTSINH - COLLECTOR,NARENDRA PATEL - ASSISTANT GEOLOGIST	,NOTICE SERVED BY DS
2506	MCA/1332/2013	19/07/2013	BHANUBHAI GOVINDBHAI BHARWAD,	MR SATYAM Y CHHAYA	STATE OF GUJARAT THRO SECRETARY,RUPVANTSINH - COLLECTOR,NARENDRA PATEL - ASSISTANT GEOLOGIST	,NOTICE SERVED BY DS
2507	MCA/1333/2013	19/07/2013	DHIRUBHAI KALUBHAI BHARWAD,	MR SATYAM Y CHHAYA	STATE OF GUJARAT THRO SECRETARY,RUPVANTSINH - COLLECTOR,NARENDRA PATEL - ASSISTANT GEOLOGIST	,NOTICE SERVED BY DS
2508	MCA/1340/2013	17/07/2013	VIRAL RANJITBHAI ZALA,	MR JAYSINH R JADEJA	KRUPABEN ISHVARBHAI MANGUKIYA,	
2509	MCA/1366/2013	23/07/2013	JYOTIKABEN KIRTIKUMAR RATHOD,	MR NIKUL K SONI	KIRTIKUMAR ARJUNSINH RATHOD,	NOTICE SERVED BY DS,MS TANUJA N KACHCHHI,HCLS COMMITTEE
2510	MCA/1370/2013	30/01/2014	JAGDISHKUMAR MADHAJI EX KHALASI UNDER CSI (C),PRAMODKUMARSINGH RAMBAHADUR WORKING UNDER CSI(C),A'BAD,GIRJASHANKAR S/O. VISHWANATHWORKING UNDER CSI(C) A'BAD,PASHABHAI NATVERBHAI WORKING UNDER CSI(C) A'BAD,RAJAMANIEKAM SANYASI WORKING UNDER CSI(C) A'BAD,MURLEEDHARAN S/O. MADHAVAN WORKING UNDER CSI(C) A'BAD	MR TR MISHRA	SHRI R.C.AGARWAL GENERAL MANAGER,ASSISTANT SIGNAL & TELECOM ENGINEER (CONSTRUCTION),DISTRICT SINGAL & TELECOM ENGINEER (C),DY.CHIEF SIGNAL & TELECOM ENGINEER (C),CHIEF SIGNAL & TELECOM ENGINEER (C)	NOTICE SERVED BY DS,MR KM PARIKH
2511	MCA/1371/2013	12/08/2013	PANKAJBHAI JAYANTIBHAI DHOLKIYA -LEGAL HEIR OF J M DHOLAKIYA,	MS URVI A RAVAL	R J PARMAR,C P PATEL DISTRICT DEVELOPMENT OFFICER,PUNAMCHAND PARMAR PRINCIPAL SECRETARY,S D SOLANKI EXAMINAR	
2512	MCA/1377/2013	18/09/2013	HIRABEN @VARSHABEN JANIMAL SIRUMAL ISARANI,	MS G R VIJAYALAKSHMI	ANILKUMAR PRITAMDAS JETMANI,	HL PATEL ADVOCATES
2513	MCA/1378/2013	17/07/2013	ALPA VYOM PATHAK,	MR RAJESH K SHAH	VYOM DILIPBHAI PATHAK,	MR CHETAN K PANDYA
2514	MCA/1379/2013	23/10/2013	KHUSBOO AKSHAYBHAI SHAH,	MR MA PAREKH	STATE OF GUJARAT,THE PRINCIPAL FAMILY COURT GANDHIDHAM,THE FAMILY COURT AHMEDABAD,SUNIL OMPRAKASH BALWANI	GOVERNMENT PLEADER,MR PARITOSH CALLA,MR ANAND B GOGIA,MR RB GOGIA,MS MUSKAN A GOGIA
2515	MCA/1397/2013	13/08/2013	MAGAN KUKABHAI,	MR MUKESH H RATHOD	KETAN DINAKARBHAI DESAI,	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2516	MCA/1400/2013	17/07/2013	NIRUBEN D PATEL,	(MRS MAUNA M BHATT)	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION THRO CHAIRMAN /,B.B.SEN-MANAGING DIRECTOR,VICE CHARIMAN / MANAGING DIRECTOR - GUJARAT INDUSTRIAL	
2517	MCA/1401/2013	03/09/2013	SHRADDHAKEYUR KAMDAR,	MR D K TRIVEDI	KEYUR KUMAR NARESHBHAIKAMDAR,	MR BHUNESH C RUPERA
2518	MCA/1412/2013	10/09/2013	ABDUL MUNAF MOHMADBHAI CHAUHAN,	(MR KG PANDIT)	MR.K.D.CHAUDHARI OR HIS SUCCESSOR- DEPUTY SECRETARY,MR.C.P.PATEL OR HIS SUCCESSOR- DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2519	MCA/1419/2013	31/07/2013	GUJARAT RAJYA KARIGAR TALIM YOJNA KARMACHARI MANDAL VARG-III,	MR PRATIK Y JASANI	STATE OF GUJARAT,PRINCIPAL SECRETARY,DIRECTOR EMPLOYMENT AND TRAINING DEPT,HASMUKH ADHIA -I.A.S.-,P. PANIRVEL,SONAL MISHRA	GOVERNMENT PLEADER
2520	MCA/1446/2013	18/09/2013	JAGDISH KUMAR KHENDERA,	MR.HARDIK B SHAH	STATE OF GUJARAT THROUGH SECRETARY PUNAMCHAND PARMAR,A M SOLANKI,K M BHIMJIYANI,A D PATEL	GOVERNMENT PLEADER,NOTICE SERVED
2521	MCA/1475/2013	30/08/2013	DEVENDRADAS PITAMBERDAS TRIVEDI,	MS SHUBHA B TRIPATHI	S.M.SHAH,PANKAJ MISHRA,DILWAR SINGH	GOVERNMENT PLEADER,MR ANSHIN H DESAI
2522	MCA/1477/2013	21/10/2013	PATEL DASHRATHBHAI PRABHUDAS,	MR AN PATEL	IBP CO.LTD.,SPECIAL LAND ACQUISITION OFFICER O.2	DS AFF.NOT FILED (N),(MRS MAUNA M BHATT)
2523	MCA/1494/2013	12/08/2013	MITLAPRSAD VRAJRAJ GIRI,	MR SP MAJMUDAR	MANISHBHAI BHARDWAJ,	
2524	MCA/1503/2013	18/12/2013	TWINKALBEN D/O HARFULCHAND RAJPUT AND W/O KARTIK P JOSHI,	DR. GAURAV J DAVE,MR NIMESH M PATEL,MR. MAHITOSH U SINGH	KARTIK PIYUSHBHAI JOSHI,	MS PRITI PANDYA
2525	MCA/1508/2013	01/07/2014	CHETANABEN W/O JAYESHBHAI TANK D/O RAMNIKLAL RATHOD,VAISHNAVI D/O JAYESHBHAI TANK THROUGH CHETANABEN TANK	MR K S CHANDRANI	JAYESHBHAI VINODBHAI TANK,	RULE SERVED
2526	MCA/1509/2013	18/07/2013	NIRPALSINH B RAIJADA,	MR TUSHAR L SHETH	G M PATEL - PRESIDING OFFICER,	
2527	MCA/1511/2013	16/01/2014	ZUBEDABEN A BAROT,	MR RAJESH P MANKAD	GANPATSINH VECHATSINH BARIA,	GOVERNMENT PLEADER
2528	MCA/1512/2013	12/07/2013	VINODCHANDRA GIRISHCHANDRA RAVAL,	MR VK JOSHI	ASHOKBHAI HARIBHAI PATEL,	
2529	MCA/1515/2013	06/08/2013	OSMAN TARMAMAD SIDA,	MR MP PRAJAPATI	STATE OF GUJARAT,SUPERINTENDING ENGINEER - Y M CHAVDA	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
2530	MCA/1536/2013	23/08/2013	SONAL LALBHAI PATEL,	MR Y C PANDYA	KALPESH KANTILAL PATEL,	NOTICE SERVED
2531	MCA/1541/2013	28/03/2014	RINKUBA @ REKHABA PRAHLADSINH JADEJA,	MR TUSHAR L SHETH	PRAHLADSINH VIRKUMARSINH JADEJA,	(MR NALIN K THAKKER)
2532	MCA/1546/2013	06/08/2013	AMRUTBHAI MOHANLAL PANDYA,	MR YH VYAS	J G HINGRAJIA-IAS,MAHENDRA S PATEL,U D SINDHA - CHIEF OFFICER	
2533	MCA/1547/2013	27/03/2014	KETAN KUNVERJI DESAI,	MR ZUBIN F BHARDA	B B SWAIN-VICE CHAIRMAN,T K PANDOR- REGIONAL MANAGER	MR RITURAJ M MEENA
2534	MCA/1553/2013	06/08/2013	PATEL RAMESHBHAI MANILAL,	MR AN PATEL	STATE OF GUJARAT,GENERAL MANAGER	
2535	MCA/1556/2013	22/07/2013	AJAYBHAI GORDHANBHAI BAMBHANIA,	MR PJ KANABAR,MR. BHAUMIK DHOLARIYA	PASCHIM GUJARAT VIJ COMPANY LTD THROUGH,JAYESH RAMNIKLAL MARDIYA - DEPUTY ENGINEER	
2536	MCA/1569/2013	29/08/2013	CHHAYABEN W/O VIRENDRASINH JADEJA D/O DILIPSINH RAMSINH VAGHELA,	MR MANISH J PATEL	VIRENDRASINH NATWARSINH JADEJA,	NOTICE SERVED
2537	MCA/1571/2013	01/07/2014	CHETANABEN W/O JAYESHBHAI TANK D/O RAMNIKLAL RATHOD,VAISHNAVI D/O JAYESHBHAI TANK THROUGH CHETANABEN TANK	MR K S CHANDRANI	JAYESHBHAI VINODBHAI TANK,	RULE SERVED
2538	MCA/1572/2013	22/07/2013	BHATI RAMABHAI TRIKAMBHAI,	(MR MUKUL SINHA)	KAMLESHBHAI A BHIMANI TRUSTEE OR ADMINISTRATOR,	

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2539	MCA/1574/2013	22/07/2013	SHAIKH JAMANSHAH HUSSAINSHA,	(MR MUKUL SINHA)	KAMLESHBHAI A BHIMANI TRUSTEE OR ADMINISTRATOR,	
2540	MCA/1586/2013	31/07/2013	RANGREJ HAJI MAHMMAD RAHEMANBHAI,GOHIL CHETNABEN BALWANTSINH	MR KB PUJARA	SANGEETA SINGH - PRINCIPAL SECRETARY,R C RAVAL - DIRECTOR OF PRIMARY EDUCATION	NOTICE SERVED BY DS
2541	MCA/1598/2013	14/10/2013	V K ACHARYA,	MR RAJESH K SAVJANI	STATE OF GUJARAT,DISTRICT COLLECTOR ANAND - RAHUL GUPTA,SECTION OFFICER - BHARAT RAVAL,GUJARAT PUBLIC SERVICE COMMISSION	GOVERNMENT PLEADER,NOTICE SERVED
2542	MCA/1599/2013	23/07/2013	S CHANDRAKANT & COMPANY,	M/S PATEL ADVOCATES	RUKSHMANIBEN NANDAJI,	
2543	MCA/1602/2013	23/07/2013	CHANDRA INDUSTRIES,	M/S PATEL ADVOCATES	RUKSHMANIBEN NANDAJI,	
2544	MCA/1604/2013	22/07/2013	NISHABEN WIDOW OF SUNILBHAI MOHANBHAI PATEL,	MR HARSHADRAY A DAVE	VARSIBHAI DANABHAI AHIR,NIRAJKUMAR PREMNARAYAN MAHESHWARI,ORIENTAL INSURANCE COMPANY LIMITED,MOHANBHAI BHANABHAI PATEL	,MR SHIRISH H GOHIL
2545	MCA/1606/2013	10/09/2013	BHUMIKABEN ALPESHKUMAR ANAND,	MR M T SAIYAD	ALPESH AMRUTLAL ANAND,	HCLS COMMITTEE,MS RENU D CHAUDHARY
2546	MCA/1610/2013	13/11/2013	KIRTIBEN KIRITKUMAR SUCHAK,	MRS SANGEETA N PAHWA	KIRITKUMAR HIMMATLAL SUCHAK,	NOTICE SERVED
2547	MCA/1611/2013	15/10/2013	HANSABEN JETHABHAI KHEMABHAI BAROT,	MS TEJAL K SHAH,HCLS COMMITTEE	BHANUPRASAD HAERABHAI CHAUHAN,	MRS. NIDHI S MEHTA
2548	MCA/1612/2013	23/07/2013	YUNUS IBRAHIM ADAM PATEL,	MR. AH MOHAPATRA	N R PRAJAPATI,	
2549	MCA/1613/2013	08/10/2013	MEENABEN BHARATKUMAR SHRIMALI,	MR JK PARMAR	BHARATKUMAR GAURISHANKAR SHRIMALI,	MR HIMANSU M PADHYA
2550	MCA/1614/2013	23/08/2013	CHAMPAKLAL M SOPARIWALA,JAYSHRI CHAMPAKLAL SOPARIWAL	MR KK TRIVEDI	KAMINI HASMKAMAL GROVER,KARAN HASNKAMAL GROVER,JAGDISH JAMIYATBHAI THAKORBHAI PASSWALA,MANOJ JAYANTILAL PASSWALA,KAMLESH NANALAL SHAH,RAMABEN HANSKAMAL GROVER,POONAM HANSKAMAL GROVER,DIMPAL HANSKAMAL GROVER-MINOR,CHIRAG HANSKAMAL GROVER-MINOR,DILIPKUMAR DALPATRAM SOPARIWALA PROP.BHAVI LAND DEVELOPERS,MADHUBEN NANABHAI PATEL PROP.AMITDEEP BUILDER SENIOR CITIZEN,SARA FAZLEHUSSAIN DOCTOR ALIAS SARA TAIYABBHAI FIDVI,MERI FAZLEHUSSAIN DOCTOR ALIAS MERI ABDULLAH SARKAR,BACHUBHAI LALLUBHAI RATHOD,RAMANBHAI LALLUBHAI RATHOD,SUMANBEN LALLUBHAI RATHOD	
2551	MCA/1621/2013	18/10/2013	PANNABEN W/O KANTIBHAI MELABHAI THAKOR D/O RAMANBHAI MANGALBHAI DABHI,	MR SURESH B BHATT	KANTIBHAI MELABHAI THAKOR,	MR YUNUS U MALEK
2552	MCA/1631/2013	24/10/2013	BINTEEBEN D/O HARIKRUSHNABHAI PANCHAL,	MR VIJAL P DESAI	GAURAV BHIKHUBHAI VAADA,	MR.DISHANT K THAKKAR
2553	MCA/1638/2013	26/07/2013	ANIL PRAGJI SHAH,		UNION OF INDIA,R. K. SAXENA - DEPUTY DIRECTOR GENERAL (ADMN) - DIRECTORATE GENERAL,KALPANA ACAHARYA - STATION DIRECTOR - HEAD OF OFFICE	
2554	MCA/1649/2013	14/10/2013	NIRALIBEN KIRITBHAI PATEL,	MR DARSHAN P DAVE	PIYUSH ARVINDBHAI PATEL,	NOTICE SERVED
2555	MCA/1652/2013	30/07/2013	PRAJAPATI SHIVRAM BECHARDAS,	MR AN PATEL	STATE OF GUJARAT,EXECUTIVE ENGINEER	
2556	MCA/1678/2013	06/08/2013	MANOJ KUMAR RAMESHKUMAR PRASAD,	(MR MUKUL SINHA),MR SUBRAMANIAM IYER	ALOK VERMA,	
2557	MCA/1685/2013	30/08/2013	KRISHNABEN UTTAMBHAI CHUDASAMA D/O JAGDISHBHAI C CHAUHAN,	MR DIPAL R RAVAIYA	UTTAMBHAI JAGDISHBHAI CHUDASAMA,	(MR. G. J. CHUNVALIA)

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2558	MCA/1689/2013	03/12/2013	RAJ BHIKHUBHAI BHARDWAJ,	MR MASOOM K SHAH	NIRANJKUMAR SINGH- MANAGING DIRECTOR GUJARAT AGRO INDUSTRIES CO. LTD,STATE OF GUJARAT, SECTION OFFICER	GOVERNMENT PLEADER,MS PJ DAVAWALA
2559	MCA/1696/2013	22/10/2013	C N RAVAL - RETIRED POSTAL ASSISTANT,	MR MS RAO	MANJULA PRASHER AND OR HIS-HER SUCCESSOR IN OFFICE,S THAPAR AND OR HIS-HER SUCCESSOR IN OFFICE,PRAVIN KUMAR DALMIA AND OR HIS-HER SUCCESSOR IN OFFICE	RULE NOT RECD BACK,RULE SERVED,MR ANSHIN H DESAI
2560	MCA/1698/2013	03/02/2014	NIRALI CHANDRAMAULI SHAH D/O. GOPALDAS GORDHANDAS SHAH,	MR AS ASTHAVADI	CHANDRAMAULI KRISHNAKANT SHAH,	DR. KHUSHBU P VYAS
2561	MCA/1703/2013	25/10/2013	NISHANTBANU IMTIYAZKHAN PATHAN DAUGHTER OF AURANGZEBKHAN PATHAN,	MR AMRISH K PANDYA	IMTIYAZKHAN RASHIDKHAN PATHAN,	SERVED BY AFFIX(N)
2562	MCA/1704/2013	27/08/2013	RAMBHAI NARANBHAI,	MR PINAKIN M RAVAL	SHREE P SWAROOP,SHREE D G MODI	
2563	MCA/1707/2013	21/08/2013	HEMAXIBEN RAJESHBHAI MEHTA,	(MR PRAFUL J BHATT)	RAJESHBHAI DAULATRAI MEHTA,	NOTICE SERVED
2564	MCA/1714/2013	26/08/2013	DIGVIJAY HARNI PROPERTIES PVT.LTD.THRO.AUTHORISED DIRECTOR,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT	MAHESHBHAI ARVINDBHAI KOTHARI,AKSHAYBHAI ARVINDBHAI KOTHARI,BABUBHAI RAMJIBHAI PATEL,RAMESHBHAI MANILAL PATEL,DEVELOPER OF SIDDHARTH LIFE STYLE HOMES B.R.PATEL CORPORATIO	
2565	MCA/1726/2013	27/12/2013	DEEPAK KANTILAL DAVE,	MR CB DASTOOR	GOVINDBHAI B MARVANIYA,	GOVERNMENT PLEADER
2566	MCA/1728/2013	25/10/2013	BHUMIKABEN HITESH RATHOD,	MR HARSHAD J SHAH	HITESH PARVATSINH RATHOD,	MR UM SHASTRI
2567	MCA/1758/2013	13/08/2013	RAJNISHKUMAR PANNALAL PANDE,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,MINES SUPERVISOR	
2568	MCA/1768/2013	19/11/2013	SUMAN KALPESH YADAV DAUGHTER OF LACHAND PITAI YADAV,	MR AMRISH K PANDYA	KALPESH SON OF HOSLAPRASAD RAMLAL YADAV,	MR GAURAV CHUDASAMA
2569	MCA/1775/2013	12/09/2013	BABUBHAI RAMCHANDRABHAI RAVAL,	MR HS MUNSHAW	STATE OF GUJARAT,HIRABHAI JHAVERBHAI GAMI	GOVERNMENT PLEADER,NOTICE SERVED
2570	MCA/1787/2013	12/08/2013	NALINBHAI RAJNIKANT PATEL,SURESHBHAI KANTILAL PATEL,PREMILABEN KANTILAL PATEL,HEMLATABEN KANTILAL PATEL	MR P B KHAMBHOLJA	ARUN HARGOVIND PATEL - CHARTERED ACCOUNTANT,SATYAMBHAI A. PATEL - NILENDU PARK CO-OP.HSG.SOCEITY	
2571	MCA/1788/2013	01/10/2013	LIPPI SYSTEMS LIMITED,	MR SAURABH M PATEL	SATYAMBHAI ASHVINBHAI PATEL,	NOTICE SERVED
2572	MCA/1789/2013	01/10/2013	LIPPI SYSTEMS LTD,	MR SAURABH M PATEL	ASHVINBHAI JOITABHAI PATEL,	NOTICE SERVED
2573	MCA/1798/2013	03/10/2013	KALPANABEN VIJAYBHAI VAGHELA,	(MR NIKHIL D JOSHI)	VIJAYBHAI BHANJIBHAI VAGHELA,	MR.GIRISH PRAJAPATI
2574	MCA/1800/2013	06/09/2013	BHATT NARENDRAKUMAR RAVINDRANATH,	MR MUKESH H RATHOD	KRITIKANT DHANJIBHAI KOTHARI,	
2575	MCA/1802/2013	26/08/2013	DR.MAHESH K THAKAR,		RAMESHBHAI M PATEL,NAVENDU PARIKH,PRAVINBHAI M PATEL,MANISH BHARDWAJ	
2576	MCA/1804/2013	17/10/2013	NILABEN WD./O JITENDRABHAI DESAI,	MR YV SHAH	R.K . UPADHYAY,UNION OF INDIA	MR MUKESH A PATEL
2577	MCA/1806/2013	27/08/2013	DAKA HIRABEN MAFATLAL,DAKA ANDRABHAI DUNGARBHAI,DAKA MOTIBHAI DUNGARBHAI,DAKA KARSHANBHAI JHAVERBHAI	MR SHAILESH C SHARMA	STATE OF GUJARAT,MAHENDRABHAI S PATEL-DISTRICT DEVELOPMENT OFFICER,VASANTBHAI SOLANKY- TALUKA DEVELOPMENT OFFICER,ASHOKBHAI GOVABHAI FOSHI-SARPANCH,B K PATEL- DISTRICT INSPECTOR OF LAND RECORDS	
2578	MCA/1807/2013	02/12/2013	VINUBHAI NARSINHBHAI,	MR DAXAY D PATEL	P N KALAWADIYA,	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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2579	MCA/1808/2013	23/10/2013	KISHOR BHAGWANJI,	MR DAXAY D PATEL	P N KALAWADIYA,	GOVERNMENT PLEADER
2580	MCA/1809/2013	02/12/2013	SHAILESH PARSHOTTAM RUPAPARA,	MR DAXAY D PATEL	P N KALAWADIYA,	GOVERNMENT PLEADER
2581	MCA/1813/2013	02/12/2013	NARANBHAI NATHABHAI,	MR DAXAY D PATEL	P N KALAWADIYA,	GOVERNMENT PLEADER
2582	MCA/1814/2013	02/12/2013	ASHOKBHAI NATHABHAI,	MR DAXAY D PATEL	P N KALAWADIYA,	GOVERNMENT PLEADER
2583	MCA/1815/2013	26/06/2014	GUJARAT ARDH SARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK	D S BRAHMBHATT,A J KACHHIYA PATEL	GOVERNMENT PLEADER
2584	MCA/1822/2013	22/08/2013	KUNTALBEN AMITBHAI ONEST,	MR HR PRAJAPATI	P C BARANDA,K M KAPADIA	
2585	MCA/1826/2013	21/08/2013	MONTECARLO LIMITED,KANUBHAI PATEL,MRUNAL PATEL	SINGHI & CO	BIJAPUR HUNGUND TOLLWAY PRIVATE LIMITED,SADBHAV ENGINEERING LIMITED,SADBHAV INFRASTRUCTURE PROJECT LIMITED,VISHNUBHAI PATEL,VASISTHA PATEL,NITIN PATEL,SHASHIN PATEL,RAVI KAPOOR	
2586	MCA/1827/2013	04/10/2013	DIVYABEN WIFE OF DHIRAJ AHUJA DAUGHTER OF RAMBHAI VASWANI,	MR UTPAL M PANCHAL	DHIRAJ PRAKASHBAHI AHUJA,	NOTICE SERVED,SERVED BY RPAD (N)
2587	MCA/1828/2013	23/08/2013	RAJESHKUMAR B KARELIYA,	MR VIJAY H NANGESH	COLLECTOR - RUPVANT SING,DEPUTY COLLECTOR - KISHORBHAI V BHALODIYA,PRESIDENT - JENABBEN JAHIR ABBAS PATEL,CHIEF OFFICER - ASHOKBHAI HARIBHAI PATEL,WATER SUPPLY COMMITTEE,STATE OF GUJARAT THROUGH SECRETARY - I P GAUTAM,DIRECTOR OF MUNICIPALITIES - SB RAVAL	
2588	MCA/1867/2013	11/10/2013	AKHIL GUJARAT GENERAL MAZDOOR SANGH,	MR PRATIK P THAKKAR	MODERN PETROFILS,JAYDEEP CHAUHAN,KAMAL RANKA,S M SHARMA,GUJARAT ENGINEERING & GENERAL KAMDAR UNION,STATE OF GUJARAT	NOTICE SERVED,NOTICE UNSERVED,DELETED,NANAVATI ASSOCIATES
2589	MCA/1875/2013	23/08/2013	ANILKUMAR CHITUBHAI BHAGAT,MANHARBHAI B GOHIL	MS VIDHI J BHATT	STATE OF GUJARAT - PUNAMCHAND PARMAR,A K RAKESH,ADRA AGGRAWAL	
2590	MCA/1878/2013	10/07/2014	KAJALBEN W/O VIPUL BHAGWANJIBHAI GAJJAR (VAGHADIA),	DHARMESH D NANAVATY	VIPUL BHAGVANJIBHAI GAJJAR,	MS KIRAN D PANDEY,HCLS COMMITTEE
2591	MCA/1879/2013	29/08/2013	KALPANABEN TRIBHOVANDAS THAKKAR,	MR SP MAJMUDAR,MR P P MAJMUDAR	THAKKAR JAGDISHBHAI BABUBHAI,RUKHIBEN WIDOW OF BHAGWANJI THAKKAR,THAKKAR SEVANTILAL BABUBHAI,THAKKAR SHARDABEN SEVANTILAL	
2592	MCA/1881/2013	06/09/2013	SONI PANKAJKUMAR SHANKARLAL,	MR NIKUL K SONI	B R DINDOR,	
2593	MCA/1882/2013	19/12/2013	AMRUTBEN DEVSHIBHAI VADHER,	(MR AJ SHASTRI)	R.C.DAVE - CHIEF OFFICER,SAVITABEN RATHOD - PRESIDENT	NOTICE SERVED,MR TULSHI R SAVANI
2594	MCA/1883/2013	18/09/2013	AHMEDABAD SHAHER JAHER BANDHKAM MAJOOR MANDAL THRO PRESIDENT,	MR MP PRAJAPATI	STATE OF GUJARAT THRO S S RATHOR SECRETARY,	
2595	MCA/1884/2013	20/11/2013	KANTIBHAI RAMABHIA GAMAR,	MR DIPAK R DAVE	M V PATEL,J K MAKWANA	GOVERNMENT PLEADER
2596	MCA/1887/2013	10/09/2013	JIVABHAI LAVJIBHAI,DHANJIBHAI LAVJIBHAI	MR NITIN M AMIN	R A LAKHANI,S G PANDYA,BHARAT JOSHI	
2597	MCA/1895/2013	15/10/2013	MANISHA HARSHADBHAI PARMAR DAUGHTER OF ISHWARBHAI KUBERBHAI SOLANKI,	MR ATIT D THAKORE	PARMAR HARSHADKUMAR AMBALAL,	NOTICE SERVED BY DS
2598	MCA/1897/2013	10/09/2013	MAKARPURA G I D C EMPLOYEES UNION,SACHIN CHANDRAKANT SONDAKAR,SURESH MAFATBHAI PARMAR	MR MS MANSURI,MR.HIREN M MODI	HARSH MEHTA,LAURENT BEAUDOIN, CHAIRMAN	
2599	MCA/1903/2013	09/01/2014	T M SOLANKI - EMPLOYMENT EXCHANGE OFFICE, NADIAD,	(MR DP VORA)	SECRETARY - DR VARESH SHINHA,SECRETARY P.PANIRWEL LABOUR AND EMPLOYMENT DEPARMENT,SONAL MISHRA - COMMISSIONER OF EMPLOYMENT AND TRAINING	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2600	MCA/1906/2013	06/09/2013	KISHOR AMUBHAI,NARENDRAGIRI NARAYANGIRI GOSWAMI,MULUBHAI BHIMA BHAI,NARANGIRI KARSANGIRI,PRABHUDAS CHAGHANBHAI VALA,CHANDUBHAI JIVANBHAI NAKUM,AJIBEN TAPUBHAI,KACHRABHAI TAPUBHAI,BHIKHABHAI JASSABHAI,RAMJIBHAI HAMIRBHAI,RAJIBEN MOOLUBHAI,AMARSINH KALYANSINGH NAKUM,GOVABHAI JIVABHAI KHARA,BHARAT JADAVJIBHAI PARMAR,JAMNADAS MOHANBHAI BAKRANIYA	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2601	MCA/1907/2013	06/09/2013	LEGAL HEIRS OF KHIMA GOVA - GOVABHAI JIVABHAI KHARA,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2602	MCA/1908/2013	06/09/2013	RAMJIBHAI HAMIRBHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2603	MCA/1909/2013	06/09/2013	BHARAT JADAVJIBHAI PARMAR,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2604	MCA/1910/2013	06/09/2013	RAJIBEN MULUBHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2605	MCA/1911/2013	06/09/2013	JAMNADAS MOHANJIBHAI BAKRANIYA,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2606	MCA/1912/2013	06/09/2013	AJIBEN TAPUBHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2607	MCA/1913/2013	06/09/2013	AMARSINHBHAI KALYANSINH NAKUM,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2608	MCA/1914/2013	06/09/2013	KACHRABHAI TAPUBHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2609	MCA/1915/2013	06/09/2013	CHANDUBHAI JIVANBHAI NAKUM,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2610	MCA/1916/2013	06/09/2013	BHIKHABHAI JASABHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2611	MCA/1917/2013	06/09/2013	NARANGIRI KARSANGIRI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2612	MCA/1918/2013	06/09/2013	NARENDRAGIRI NARAYANGIRI GOSWAMI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2613	MCA/1919/2013	06/09/2013	PRABHUDAS CHAGANBHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2614	MCA/1920/2013	06/09/2013	MULUBHAI BHIMABHAI,	(MR KISHOR M PAUL)	DINESH LAHOTI,	
2615	MCA/1936/2013	13/03/2014	ARIHANT ELECTRICS,	MR PAVAN S GODIAWALA	B B SWAIN - VICE CHAIRMAN AND MANAGING DIRECTOR,PRASHANT R BHATT - REGIONAL MANAGER,M S SAHU - PRINCIPAL SECRETARY INDUSTRIES	NOTICE SERVED BY DS,MR RD DAVE
2616	MCA/1950/2013	01/10/2013	RAMESHBHAI R SONI,	MR PH PATHAK	P M PANDIANA -GUJARAT ELECTRICITY BOARD,S .G. NAIK - IN CHARGE CHIEF ADMINISTRATIVE OFFICER &,S G NAIK - SUPERINTENDING ENGINEER	
2617	MCA/1956/2013	30/08/2013	PRAVINABEN GOVINDLAL VYAS,	MR ANVESH V VYAS,MR AM BHATASARA	R.C.RAVAL - DIRECTOR,	
2618	MCA/1972/2013	22/01/2015	ABDULRAZAK KAZIMAHMOND MEMON,ABDULZABAR A MEMON,GULAMMOHMAND ABDULRAZAK MEMON,KAYAMBHAI MOHMONDALI MOTARWALA,MOHAMONDYUSUF AHEMDAMIYA SONIWALA,FARIDKHAN RAHIMKHAN PATHAN,MOHMANDSAJID ABDULKADARBHAI MEMON,ARIF MOHAMMED HASMANI,KAUSAR KAMALUDDIN NAGAMIYA,SAMIRA KAMALUDDIN NAGAMIYA,AYESHA TASNIM KAMALUDDIN NAGAMIYA	MR SP HASURKAR	RASHIDBHAI REHMANBHAI SHAIKH,HAJIBHAI REHMANBHAI,RAZIABEN ADAMBHAI,JAFARBHAI REHMANBHAI,IQBALBHAI REHMANBHAI	MS TANUJA N KACHCHHI,VIRAL K SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2619	MCA/1973/2013	09/01/2014	LALJI GOKALBHAI EX POLICE CONSTABLE,	(MR MD RANA)	STATE OF GUJARAT,DY.INSPECTOR GENERAL OF POLICE RAJKOT,D S P RAJKOT RANGE SHRI VISHALKUMAR WAGHELA	GOVERNMENT PLEADER
2620	MCA/2002/2013	30/08/2013	DHRUVKUMAR GIRISHCHANDRA,	MR SHITAL R PATEL	COLLECTOR - SURAT,UNDER SECRETARY - RD	
2621	MCA/2003/2013	23/10/2013	SURAT CITY GYMKHANA SARVAJANIK TRUST,RASHESHBHAI BABUBHAI SHAH,VIJAYBHAI SHAH,SANJAY PATEL,HEMANG SHAH,PAVAN BANSAL,YOGESH PATEL,MONISH PATEL,AMIT CHOKSI,NITIN GHEEWALA,MUKESH MEHTA,DILIPKUMAR SAVLANI,ASHIT GANDHI,RAJENDRA NAVINCHANDRA CHOKHAWALA	MR AS VAKIL	SURAT CITY GYMKHANA SARVAJANIK TRUST,RAJU BANSIBHAI RAJANI,PRASHANT DESAI,MANSUKHBHAI NARAYANBHAI TARACHAND,SURYAKANT RAMANLAL SHAH,DHANRAJBHAI PREMCHAND SHAH,GIRISHBHAI KHANDUBHAI DESAI,JAYANTIBHAI CHHAGANBHAI DESAI,DHIREN SHARADBHAI PATEL,PRAKASH NANDLAL RAJANI,RAKESH RAMESHCHANDRA MEHTA,SAURABH NARENDRABHAI SHAH,KALPESH MARFATIYA,SHARADBHAI JAYANTILAL DESAI,VALCHAND MOOLCHAND MEHTA,NARAYAN MANSUKHANI,KETAN SHAH,GAJIWALA PARESHKUMAR MAHENDRABHAI,BHARWADA TUSHAR KIRITBHAI,ASAWA DAMODARPRASAD LAXMINIVAS,GODIWALA JOY MAHESHBHAI,DESAI GAURAV.B.,SHAH SNEHAL DHANRAJBHAI,DANAWALA NIRAJ,LOKHANDWALA HIMANSHU HIRALAL,SOPARIWALA IMRAN ABDUL KADAR,MEHTA ROHIT SHASHIKANT,JOINT CHARITY COMMISSIONER	NOTICE SERVED BY DS,MR SA DESAI,(MR MB GANDHI),MR C B UPADHYAYA,MR CHINMAY M GANDHI,VIRAL K SHAH
2622	MCA/2004/2013	30/08/2013	SHIRAZ ABDULRAHIM BHIMLA,WASIM ISMAIL BHIMLA	MR MA KHARADI	SHAIKH SHAKIRHUSSAIN CHIEF EXECUTIVE OFFICER,G H KHAN SECRETARY	
2623	MCA/2005/2013	04/12/2013	BHAVNABEN WIFE OF NARESHBHAI SHAH,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	NARESHBHAI DAHYALAL SHAH,	MR DEVANG R BHATT
2624	MCA/2006/2013	25/10/2013	SHARMA JIGNABEN DAHYABHAI,	MS G R VIJAYALAKSHMI	SHARMA YOGESHKUMAR RAMANLAL,	MR SHAILESH C SHARMA
2625	MCA/2010/2013	06/09/2013	K S JORAWARSINHJI GODJI (DECD.),K S GHANSHYAMSINHJI SON OF K S JORAWARSINHJI,K S RAGHURAJSINHJI SON OF K S JORAWARSINHJI,K S DVENDRASINHJI SON OF K S JORAWARSINHJI,K S DILIPSINHJI SON OF M K S GODJI	MS.DILBUR CONTRACTOR	HARSHAD DPATEL,P L JANKAR	
2626	MCA/2038/2013	20/09/2013	NISHITH MANILAL DHRUVA,	MS HARSHAL N PANDYA	V.N.DESAI,	MR DG SHUKLA
2627	MCA/2041/2013	22/01/2014	PRAFULCHANDRA BABULAL BHATT,	MR C P CHANIYARA	RAJENDRASINH GHANSHYAMSINH JADEJA,DILIP KUMAR RANA	MR GM AMIN
2628	MCA/2043/2013	24/12/2013	VALSAD DISTRICT CENTRAL CO OP BANK LTD,	(MR MUKUL SINHA)	JAYANTIBHAI ALIAS AVINDBHAI UKABHAI PATEL - CHAIRMAN,ROHITBHAI DESAI - MANAGING DIRECTOR,MAGANBHAI D PATEL - MANAGER - ADMINISTRATION	MR AK CLERK
2629	MCA/2048/2013	01/10/2013	KALPANA N MUNSHI,	MR SAMIR B GOHIL	ANJU SHARMA - SECRETARY,VICTOR MECKWAN - DIRECTOR	GOVERNMENT PLEADER
2630	MCA/2050/2013	10/10/2013	AKHILBHRATIYA SAFAI MAZDOOR SANGH THROUGH RASHTRIYA,	MS RV ACHARYA	MONA KANDHAR - SECRETARY,S D RAWAL - DIRECTOR OF MUNICIPALITIES,HARSHAD PATEL - COLLECTOR,JIGAR PATEL - CHIEF OFFICER	GOVERNMENT PLEADER,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
2631	MCA/2055/2013	18/12/2013	DELHI PUBLIC SCHOOL KARMACHARI MANDAL,	MR DIPAK R DAVE	PRADIP ZUNZUNWALA-DIRECTOR,PAVAN ZUNZUNWALA-DIRECTOR,G R SHIVKUMAR-PRINCIPAL	(MRS MAUNA M BHATT),(MRS VD NANAVATI)
2632	MCA/2058/2013	30/09/2013	NITABEN DIENSHKUMAR OZA NATURAL MOTHER GUARD AND CUSTODIAN OF MINOR SON SAHIL,	MS SNEHA A JOSHI	DR.DINESHKUMAR ISHWARLAL OZA,	NOTICE SERVED BY DS
2633	MCA/2060/2013	12/12/2013	GAJARIBEN SOMABHAI RATHOD,	MR NK MAJMUDAR	V C BABU OR HIS SUCCESSOR,	MS SEJAL K MANDAVIA
2634	MCA/2062/2013	21/10/2013	HANSABEN W/O JAGDISHBHAI DABHI D/O MULJIBHAI GOHIL,	MR HARSHAD K PATEL	STATE OF GUJARAT,JAGDISHBHAI NARAYANBHAI DABHI	NOTICE SERVED,DELETED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2635	MCA/2072/2013	10/10/2013	BHARATKUMAR R SHAH,	MR MAHENDRA R SHAH	STATE OF GUJARAT - THROUGH COMMISSIONER C V SOM,PRINCIPAL	GOVERNMENT PLEADER
2636	MCA/2077/2013	16/09/2013	THAKORBHAI MAKANBHAI PATEL,KISHORBHAI S/O THAKORBHAI PATEL,VINODBHAI S/O THAKORBHAI PATEL,ASHOKBHAI S/O THAKORBHAI PATEL,MADHUBHAI MAKANBHAI PATEL,LAXMIBEN WD/O MADHUBHAI PATEL,SAVITABEN MADHUBHAI PATEL,SHANTILAL S/O MADHUBHAI PATEL,SUSHILABEN D/O MADHUBHAI PATEL,HASMUKHBHAI S/O MADHUBHAI PATEL,KAMUBEN D/O MADHUBHAI PATEL,PRAVINBHAI S/O MADHUBHAI PATEL,CHHOTUBHAI MAKANBHAI PATEL,DHANSUKHBHAI MAKANBHAI PATEL,AMBABEN BHAGWANBHAI PATEL,DIPAKBHAI MANSUKHBHAI PATEL	MR KK TRIVEDI	M M PARGI - DEPUTY COLLECTOR - CITY PRANT,STATE OF GUJARAT	
2637	MCA/2080/2013	27/01/2014	REKHABEN KALPESHBHAI DASADIYA,	MR DIPAL R RAVAIYA	KALPESH PRABHUBHIA DASADIYA,	MR ANSHIN H DESAI
2638	MCA/2091/2013	19/02/2019	ASHOKBHAI RAMNIKLAL UPADHYAYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	MADHUKAR VINAYCHANDRA GANDHI,NAVALSINH DINTABHAI SOLANKI	GOVERNMENT PLEADER
2639	MCA/2093/2013	16/09/2014	DILIPBHAI D SHAH,	MR. KM ANTANI	LAKDHIR B.DESAI - ADMINISTRATIVE OFFICER,DINESHBHAI N SANGHVI	(MR JV MEHTA),HL PATEL ADVOCATES
2640	MCA/2117/2013	20/09/2013	NARANBHAI B PATEL,	MR VILAS G GOSWAMY	COMMISSIONER OF HIGHER EDUCATION,DIRECTOR	
2641	MCA/2129/2013	18/10/2013	KHUSHI ALIAS PINKI W/O PRAKASHKUMAR CHANDWANI AND D/O MORLIDHAR LALWANI,	MR RF BHAGAT	PRAKASHKUMAR JAGDISHKUMAR CHANDWANI,	NOTICE SERVED BY DS
2642	MCA/2137/2013	17/10/2013	KAUMUDIBEN SANJAYBHAI GANDHI,SANJAYBHAI GANDHI (MINOR)	MR.RUCHIR R JOSHI,HARDIK D MEHTA	SANJAYBHAI HARGOVINDBHAI GANDHI,	NOTICE SERVED
2643	MCA/2141/2013	16/09/2013	MINAKUMARI MANUBHAI PANDOR,JAYSHREEBEN M VYAS,DHARMENDRASINH BHIKABHAI MAHIDA,RAMESHCHANDRA AMBALAL VAGHELA	MR M D RAHEVAR	M.S.ACHARYA - DISTRICT EDUCATION OFFICER,C.V.SONI - COMMISSIONER,M B VAGHELA EDUCATION TRUST	
2644	MCA/2145/2013	04/12/2013	HASMUKHLAL SHANTILAL VAKHARIA,	MR KEYUR A VYAS	A K CHAPHEKAR - ASSISTANT DIRECTOR,THE OFFICIAL LIQUIDATOR	OFFICIAL LIQUIDATOR,MS SEJAL K MANDAVIA
2645	MCA/2154/2013	22/04/2014	S.CHANRAKANT & COMPANY THROUGH RANJANBEN S PATEL,	M/S PATEL ADVOCATES	RUKSHMANIBEN NANDAJI,	
2646	MCA/2155/2013	22/04/2014	CHANDRA INDUSTRIES THROUGH RANJANBEN S PATEL,	M/S PATEL ADVOCATES	RUKSHMANIBEN NANDAJI,	
2647	MCA/2157/2013	16/01/2014	MAHESH VILIYAMBHAI PARMAR,	MR VISHAL B MEHTA	DEVANG DESAI - DEPUTY MUNICIPAL COMMISSIONER,ARUN R PANDYA - LABOUR OFFICER,VIJAY MISTRY - JOINT DIRECTOR - H O D	MR HS MUNSHAW
2648	MCA/2160/2013	18/11/2013	DEEPIKABEN D/O RATANSINH MAKWANA W/O BALDEVSINH DHARMENDRASINH PARMAR,	MR RJ GOSWAMI,MR HB CHAMPAVAT	BALDEVSINH DHARMENDRASINH PARMAR,	(MR NIKHIL S KARIEL)
2649	MCA/2163/2013	20/09/2013	SHANTABEN KHEMJIBHAI,	MR DAXAY D PATEL	H.K.DAS- PRINCIPAL SECRETARY,S.K. GOYAL- PRINCIPAL CHIEF CONSERVATOR OF FOREST,JAGDISH PRASAD- CHIEF CONSERVATOR OF FOREST,J.S.DESAI- RANGE FOREST OFFICER,KURUPA SAMI-DEPUTY CONSERVATOR OF FOREST	
2650	MCA/2170/2013	20/02/2014	NAVINCHAQNDRA ISHWARLAL PAREKH,	MR SAMIR B GOHIL	JAI PRAKASH SHIVAHARE - COLLECTOR,DR.HASMUKH ADHIA,K SRINIVAS - SECRETARY, G A D,THE SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
2651	MCA/2171/2013	20/09/2013	AAGLODIYA GULAMABBAS SULEMANBHAI,	MR JV JAPEE	B P BUCH - SUPERINTENDENT ENGINEER,N SHRI VASTAV - MANAGING DIRECTOR	
2652	MCA/2174/2013	20/09/2013	VALIHUSEN YARBHAI BHATT,	MR JV JAPEE	B P BUCH - SUPERINTENDING ENGINEER,N SHRIVASTAV - MANAGING DIRECTOR	

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2653	MCA/2177/2013	21/11/2013	DHARA H TALSANIA,	MR ISHAN MIHIR PATEL,MR HARSH N PAREKH	HARDIK V PARMAR,	MR BHARAT R PANDYA
2654	MCA/2178/2013	19/11/2013	SAMINA D/O ADAMBHAI MANDLI W/O IRSAD AHMED GULAMNABI SHAIKH,	MR V B MALIK	IRSAD AHMED GULAMNABI SHAIKH,	MR YUSUF F MANSURI,MS FARHANA Y MANSURI
2655	MCA/2180/2013	19/11/2013	SAMINA D/O ADAMBHAI MANDLI W/O IRSAD AHMED GULAMNABI SHAIKH,	MR V B MALIK	IRSAD AHMED GULAMNABI SHAIKH,	MR YUSUF F MANSURI,MS FARHANA Y MANSURI
2656	MCA/2181/2013	09/02/2015	RIMPAL WIFE OF DIVYESH SUBHASH BHAGAT DAUGHTER OF VASANTBHAI,	MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT,MILAN R MARUTI	DIVYESH SUBHASH BHAGAT,	
2657	MCA/2183/2013	23/09/2013	ACRYSIL LIMITED,	(MRS VD NANAVATI)	QUARTRAX INDUSTRIES,KAUSHIKBHAI R SINOJIYA	
2658	MCA/2185/2013	21/11/2013	MAHESHKUMAR K PATEL,	MR SAMIR B GOHIL	R K SINGH - UNION HOME SECRETARY,K THOMAS JOB - INSPECTOR GENERAL OF POLICE,RAJESH VATS - COMMANDANT	NOTICE NOT RECD BACK,MR IH SYED
2659	MCA/2186/2013	20/09/2013	KHEMJIBHAI KODARBHAI VANKAR,	MR DAXAY D PATEL	H.K DAS- PRINCIPAL SECRETARY,S.K. GOYAL-PRINCIPAL CHIEF CONSERVATOR OF FOREST,JAGDISH PRASAD- CHIEF CONSERVATOR OF FOREST,J.S.DESAI-RANGE FOREST OFFICER,KURUPA SAMI- DEPUTY CONSERVATOR OF FOREST	
2660	MCA/2190/2013	28/11/2013	PUNAMBHAI MATHURBHAI PATEL,	MS HARSHAL N PANDYA	N M ACHARYA - DISTRICT EDUCATION OFFICER,K A POTA	GOVERNMENT PLEADER,MR HS MUNSHAW
2661	MCA/2197/2013	26/11/2013	KAMALIYA EDUCATION TRUST THRO PRESIDENT / TRUSTEE,	MS MAMTA R VYAS	ANANDMOHAN TIWARI,	GOVERNMENT PLEADER
2662	MCA/2200/2013	08/10/2013	K N RANKJA,	MR SATYEN B RAWAL	SHREE J.N. HATHI,SHREE HASMUKH ADHIYA,SHREE P.K. TANEJA,SHREE VIJAY . PATHEK	
2663	MCA/2201/2013	20/09/2013	UMANG MAHENDRAKUMAR DOSHI,	MR NIKUNT K RAVAL	STATE OF GUJARAT,COLLECTOR,VIJAYNAGAR TALUKA PANCHAYAT	
2664	MCA/2202/2013	02/12/2013	DAYASWARUP BHAILALBHAI RAV,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR MUNICIPALITIES,COLLECTOR - BHARUCH,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY	GOVERNMENT PLEADER,MR HS MUNSHAW,MR VIJAY H NANGESH
2665	MCA/2209/2013	30/11/2013	SANGITABEN D/O KUNDANLAL M PANDYA AND W/O YOGESHBHAI PRAFULCHANDRA TRIVEDI,	MR MANRAJ A BAROT	YOGESHBHAI PRAFULCHANDRA TRIVEDI,	MR HARESH J TRIVEDI
2666	MCA/2213/2013	08/01/2014	MAHESHBHAI BALLUBHAI PUJARI,	MR ARPIT A KAPADIA	SHANTILAL JERAMBHAI PUJARI,UTTAMBHAI JERAMBHAI PUJARI,HARKISHANBHAI JERAMBHAI PUJARI,R V PATEL OR HIS OFFICER-IN-SUCCEESOR	MR C B UPADHYAYA,MR BOMI H SETHNA
2667	MCA/2214/2013	27/09/2013	CHATURBHAI BIHARILAL LALWANI,	MR PUNAM G GADHVI	TAJENDRA RATILAL PATEL,BALKRISHNA P PATEL POA OF TEJENDRA RATILAL PATEL,POLICE INSPECTOR	
2668	MCA/2215/2013	24/09/2013	SIDI MOHAMMED NASARULLAHKHAN SINCE DECEASED THROUGH HEIRS,SIDI MOHAMMED RAZAKHAN,SIDI MOHAMMED FAISAL KHAN	MR ASPI M KAPADIA	P M CHAUDHARY - DEPUTY EXECUTIVE ENGINEER SURAT,MUKESH PURI - IAS - MANAGING DIRECTOR,P BHARATI - CHIEF EXECUTIVE AUTHROITY	
2669	MCA/2219/2013	27/09/2013	KHEMSHIBHAI KARSHANBHAI PATEL,VANABHAI NATHABHAI PATEL	(MR AY KOGJE)	STATE OF GUJARAT,COLLECTOR OFFICE,DEPUTY COLLECTOR,DECD. KANABI KHEMARAJ MANABHAI,KANABI PURIBEN KHEMRAJBHAI,KANABI ARJANBAHI KHEMRAJBHAI,KANABI MASRUBHAI KHEMRAJBHAI,KANABI KARSHANBHAI RAJABHAI-DECD.,DAVABHAI KARSHANBHAI KANBI,BHAVABHAI KARSHANBHAI KANBI,SONABEN KARSHANBHAI KANBI,KANABI JETABHAI JOITABHAI,KANBI NEELABHAI TRIKAMBHAI,KANABI ROODABHAI CHOTHABHAI,KANABI DHARMABHAI KALABHAI,KANABI ISHVARBHAI NAGABHAI,KANABI RAVTABHAI PANABHAI	
2670	MCA/2223/2013	26/11/2013	BHATI RAFIKBHAI JASABBHAI,	MR PH PATHAK	NARAN N BATHWAR,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2671	MCA/2224/2013	18/06/2014	JASBIR KAUR D/O SARDAR JARNAIL SINGH SHANGHEWAL W/O BALKRANJITSINGH,	MR HASIT H JOSHI	BALKRANJITSINGH MANGAT SON OF SARDAR HARBHAJAN SINGH MANGAT,PRINCIPAL SENIOR CIVI JUDGE,PRINCIPAL DISTRICT JUDGE	RULE SERVED,MR SHAKEEL A QURESHI,(MR AS SUPEHIA)
2672	MCA/2242/2013	24/01/2014	BHANJIBHAI MOHANBHAI MEDPARA,	MR GAURAV K MEHTA	DESAI - SECRETARY NARMADA WATER RESOURCES,RAJENDRA KUMAR - COLLECTOR,PIPALIYA - SUPERINTENDENT ENGINEER,DHAVAL K PATEL,MR.S.B.RAVAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
2673	MCA/2243/2013	04/04/2014	PARUBEN K VAISHNAV D/O KISHOREDAS L VAISHNAV,	MR GAURAV K MEHTA	SAMPATKUMAR SOVANDAS RAMAVAT,	(MR SL VAISHYA)
2674	MCA/2245/2013	30/09/2013	PRAVINBHAI VIRAMBHAI RATHOD,	MR.DISHANT K THAKKAR	RAJKOT MUNICIPAL CORPORATION,AJAYKUMAR BHADU,C N RANPARA,R H DAVE	
2675	MCA/2246/2013	30/09/2013	RAJENDRABHAI MOTIBHAI PATEL,	MR.HIREN M MODI	K S VASAVA - DEPUTY COLLECTOR,	
2676	MCA/2249/2013	10/12/2013	AJAYKUMAR ISHWARLAL DUTT,	MR ANIL C THAKORE	STATE OF GUJARAT,P R PATEL - PRINCIPAL,A M TIWARI INCHARGE COMMISSIONER OF HIGHER EDUCATION,A K JYOTI THROUGH SECRETARY,HASMUKHBHAI ADIYA - SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
2677	MCA/2250/2013	10/12/2013	VIKASH SHANTIBHAI PARMAR,	MR ANIL C THAKORE	STATE OF GUJARAT,PRINCIPAL - PR PATEL,A M TIWARI INCHARGE COMMISSIONER OF HIGHER EDUCATION,A K JYOTI THROUGH SECRETARY,HASMUKHBHAI ADIYA - SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED
2678	MCA/2251/2013	17/12/2013	MADANSINHGH RAMSINGH RATHOD,	MR PH PATHAK	N K PATEL,	MR JV JAPEE
2679	MCA/2252/2013	15/10/2013	PRADIP SHISHPAL SHARMA,	MR SAMIR B GOHIL	S K NANDA,	
2680	MCA/2254/2013	24/10/2013	KOKILABEN BHIKHABHAI SOLANKI,	MR MB PARIKH	DIPAKBHAI JAGANI,BHARATBHAI J BHATT	NOTICE SERVED,MR PINAKIN M RAVAL
2681	MCA/2258/2013	28/11/2013	JAYRAJSINH BAHADURSINH CHUDASAMA,JAYENDRASINH TAPUBHA	MR KIRTIDEV R DAVE	DINESHPURI DHANPURI GOSAI,	
2682	MCA/2264/2013	16/01/2014	PRIYAMVADA C GUPTE,	MR BHAVDUTT H BHATT	VICTOR MACWAN,A.K. RAKESH,P.K. PARMAR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
2683	MCA/2266/2013	16/01/2014	SHIVABHAI DWARKADAS PATEL,	MR.AMIT R JOSHI	D C PATEL,DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
2684	MCA/2270/2013	17/12/2013	ROSHANIBEN VIPINCHANDRA BHATT NOW ROSHANIBEN A PATEL,	(MR DP VORA)	G R ALORIA - STATE OF GUJARAT THRO. SECRETARY,MONA KHANDHAR - GUJARAT HOUSING BOARD,H J PATEL - EXECUTIVE ENGINEER,D V PARIKH - DISTRICT TREASURY OFFICER	GOVERNMENT PLEADER,MR YN RAVANI
2685	MCA/2271/2013	26/11/2013	RAM SUHAG KUMAR,	MR KIRTIDEV R DAVE	P K TANEJA - PRINCIPAL SECRETARY,P K TANEJA COMMISSIONER HEALTH AND MEDICAL SERVICES	GOVERNMENT PLEADER
2686	MCA/2274/2013	14/10/2013	DHANSUKHBHAI LALLUBHAI PATEL,NANUBHAI NATHUBHAI PATEL	MS. SHAILI A KAPADIA	NITINBHAI GUNVANTBHAI PATEL,HARSHADBHAI KHANDUBHAI DESAI,KEYURKUMAR HARSHADBHAI DESAI,JIGARBHAI HAMIRBHAI PATEL,ASHISH HARISHBHAI PATEL,UDAY RAMANLAL DESAI,RAMESHBHAI LAXMANBHAI SAKARIYA	
2687	MCA/2277/2013	08/01/2014	RAMANBHAI MULABHAI VANKER,	MR PH PATHAK	B G SHAH DEPUTY EXECUTIVE ENGINEER OR HIS,S C CHAUDHARY -EXECUTIVE ENGINEER OR HIS SUCCESSOR IN OFFICE,K G RABARIYA - SUPERINTENDING ENGINEER OR HIS SUCCESSOR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2688	MCA/2282/2013	16/01/2014	PRABHUBHAI BALUBHAI PATEL,VIJAYSINH BAHECHARSINH GOHIL(SAMOR)	MR PUSHPADATTA VYAS	STATE OF GUJARAT,REGISTRAR,COOPERATIVE SOCIETIES,DISTRICT REGISTRAR,COLLECTOR,BHARUCH,DEPUTY COLLECTOR ,ANKLESHWAR AND ELECTION OFFICER,SHREE KEDHUT SAHKARI KHND UDYOG MANDALI LIMITED PANDVAI	GOVERNMENT PLEADER,NANAVATY ADVOCATES
2689	MCA/2297/2013	17/10/2013	SHAILESHKUMAR KANTILAL VASITA,	MR.RAJESH B SONI	KALPANABEN VASUDEV BHATT,MINOR MAHIBEN SHAILESHKUMAR VASITA	
2690	MCA/2309/2013	21/10/2013	GAGAJIBHAI VAJEKARANBHAI DANGAR,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,A.D. CHUDHARY - APPEAL AND FLYING SQUAD,MINES SUPERVISOR	
2691	MCA/2310/2013	21/11/2013	ADITI MAHENDRABHAI DESAI,	MR HB SINGH	KAMLESH SHAH - SECRETARY - STATE OF GUJARAT,	
2692	MCA/2317/2013	19/12/2013	DHRUPADBA DAUGHTER OF JESHUBHA GOHIL,	(MR NIRZAR S DESAI)	VIKRAMSINH CHANDUBHA JADEJA,JANAKBA CHANDUBHA JADEJA	MR PRATIK Y JASANI
2693	MCA/2321/2013	18/02/2014	SHILPABEN CHETANKUMAR LAKHANI,	MR RC KAKKAD	DR. CHETANKUMAR BABUBHAI LAKHANI,	BHARGAV KARIA & ASSO
2694	MCA/2332/2013	09/01/2014	M B SHUKLA,F A SAIYAD,G S SHAH,V B BHATT,V B TOPHAKHANE,C J PANDYA,C V RAVAL,B M SHAH,N M KANSARA,K M BUCH,R Y GUPTE,Z V KOTHARI,V G PANDYA	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,JYOTI RAVI,J.N.HATHI - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
2695	MCA/2338/2013	02/12/2013	DIPIKABEN D/O MANUBHAI PUJARA,	MR ABHAYKUMAR P SHAH	NIRAV DEVCHANDBHAI THAKKAR,	NOTICE SERVED
2696	MCA/2354/2013	14/10/2013	KISHOREBHAI B PARMAR,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH CHIEF SECRETARY S K NANDA,ADDITIONAL G P OF ARM UNIT TIRTHARAJ,COMMANDANT SRP GROUP R L DAKHARA,COLLECOR GANDHINAGAR-P SWAROOP,SECRETARY ROADS & BUILDING DEPARTMENT S S RATHOD	
2697	MCA/2355/2013	14/10/2013	RAJARAM S BACHAV,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH CHIEF SECRETARY S K NANDA,ADDITIONAL G P OF ARM UNIT RIRTHARAJ,COMMANDANT SRP GROUP R L DAKHARA,COLLECTOR GANDHINAGAR-P SWAROOP,SECRETARY ROADS & BUILDING DEPARTMENT S S RATHOD	
2698	MCA/2356/2013	14/10/2013	BHUPENDRASINH K TOMAR,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH CHIEF SECRETARY S K NANDA,ADDITIONAL G P OF ARM UNIT IRTHARAJ,COMMANDANT SRP GROUP R L DAKHARE,COLLECTOR GANDHINAGAR-P SWAROOP,SECRETARY ROADS & BUILDING DEPARTMENT S S RATHOD	
2699	MCA/2357/2013	14/10/2013	MANABHAI P PARMAR,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH CHIEF SECRETARY S K NANDA,ADDITIONAL G P OF ARM UNIT-TIRTHRAJ,COMMANDANT SRP GROUP-R L DAKHARA,COLLECTOR GANDHINAGAR-P SWAROOP,SECRETARY ROADS & BUILDING DEPARTMENT-S S RATHOD	
2700	MCA/2358/2013	14/10/2013	JETHABHAI G SERASIYA,	MR HARDIK H PANDIT	STATE OF GUJARAT THROUGH CHIEF SECRETARY-S K NANDA,ADDITIONAL G P OF ARM UNIT-TIRTHRAJ,COMMANDANT SRP GROUP-R L DAKHARA,COLLECTOR GANDHINAGAR-P SWAROOP,SECRETARY ROADS & BUILDING DEPARTMENT-S S RATHOD	

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2701	MCA/2361/2013	15/10/2013	SALUBHAI RUPABHAI GARI,TATKABHAI KANABHIA GARI,JIVABHAI KANABHAI GARI,VALABHAI PUNJABHAI GARI,KANTIBHAI GOVINDBHAI	(MR SK BUKHARI)	MANSUKHBHAI AMICHAND KAPASIYA,RAMCHANDBHAI RUPABHAI KAPASIYA	
2702	MCA/2405/2013	23/12/2013	MADANSINH LAXMANSINH CHAVDA,	MR KAIVAN K PATEL	S K NANDA - SECRETARY,SHIVANAND JHA - POLICE COMMISSIONER AHMEDABAD,GAUTAM PARM - SUPERINTENDENT OF POLICE,PRAMOD KUMAR - DIRECOTR GENERAL OF POLICE	GOVERNMENT PLEADER
2703	MCA/2416/2013	01/08/2014	SHRUTIBEN SHAMBHUPRASAD THAKER,	MR NK MAJMUDAR	DIXI SANDEEPKUMAR BHANUPRASAD,	MR DHAVAL N VAKIL
2704	MCA/2427/2013	27/11/2013	SARABHAI CHEMICAL WORKERS' INDUSTRIAL COOPERATIVE HOUSING,	MR PARTHIV B SHAH	MANISH BHARADWAJ,	MR MAULIK G NANAVATI
2705	MCA/2431/2013	10/06/2014	POONAMBEN W/O SHAILESHBHAI MAIRZA,	HCLS COMMITTEE,MS RENU D CHAUDHARY	SHAILESHBHAI GANGARAMBHAI MAIRJA,	MISS TABASSUM SAIYED
2706	MCA/2438/2013	08/01/2014	MANOJ GOVINDBHAI SHILU,	MR ANSHIN H DESAI	S B CHAUDHARI,	GOVERNMENT PLEADER
2707	MCA/2441/2013	10/02/2014	HARSHA @ WIFE OF PRASHANT VYAS DAUGHTER OF PRAVINKUMAR TRIVEDI,	MR MAHENDRA U VORA	PRASHANT RAMESHBHAI VYAS,	MR. KUNAL J VYAS
2708	MCA/2442/2013	10/02/2014	SHWETA WIFE OF DIVYESH VYAS DAUGHTER OF PRAVINKUMAR TRIVEDI,	MR MAHENDRA U VORA	DIVYESH RAMESHBHAI VYAS,	MR. KUNAL J VYAS
2709	MCA/2451/2013	17/12/2013	RAJESH G PURABIYA,	MR PH PATHAK	S K NANDA,PRAMOD KUMAR - IPS - DIRECTOR GENERAL OF POLICE,SHIVANAND JHA - IPS - COMMISSIONER OF POLICE	GOVERNMENT PLEADER
2710	MCA/2462/2013	06/01/2014	SHIVUBHA @ SHIVRAJSINH BHIMABHA GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT THROUGH SECTION OFFICER,H U KALYANI,N D SOLANKI,M V GANDHI	GOVERNMENT PLEADER
2711	MCA/2474/2013	27/03/2014	ABHRAM HAJI,DEVJI VASHRAM,BHANJI MAVJI,LALJI MAVJI,MULJI DEVJI,JERAM VASHRAM,RANCHHOD JADAV,EMANABAI KASU,RAMJI MAVJI,GAGA MURA,GORIBAI KANA,ABDUL ALI,SAMAT NATHU,KASU ABHRAM,NARANSANG GAGUBHA,MAMAD HAJI,ELIYAS HAJI,ASHAK ABHRAM,DESURBHAI NAYABHAI,RINA VALA,CHANDUBHA DIPUBHA,KARSAN SIDA LEGAL HEIR OF SIDA ALA,KHAMISHA ABDUL,ISHAK KARA,OSMAN ABHRAM,NATUBHA DIPUBHA,PADMASINHBHAI RANCHHODBHAI,SUMAR HAJI,PRATAP CHHAGAN LEGAL HEIR OF CHHAGAN BODA,VINOD RUPA PARMAR LEGAL HEIR OF RUPA VALA,KARA JUMA,MAMAD HAJI LEGAL HEIR OF MAMAD HAJI BUDHA & SARUBHI HAJI	MR PM BHATT	THE STATE OF GUJARAT,THE MAMLATDAR SHRI R R GOHIL,DEPUTY MAMLATDAR SHRI JAGIRAJ JADEJA,PORT OFFICER SHRI PANDE,TALATI CUM MANTRI SHRI RAIMANGIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR PR NANAVATI
2712	MCA/2478/2013	20/02/2014	NARENDRASINH BAHADURSINH JADEJA,	MR DIPAN DESAI	P P AGJA,	MR HARSHADRAY A DAVE
2713	MCA/2482/2013	23/12/2013	HADAMATSINH NAHARSINH SISODIYA,	MR P P MAJMUDAR	PRAMODKUMAR JHA,S K NANDA,SHIVANAND JHA,NIRAJ BARDGUJAR	GOVERNMENT PLEADER
2714	MCA/2488/2013	28/11/2013	ISHWARBHAI AMARABHAI WAGHELA,	MR PH PATHAK	M M PANDYA,	NOTICE SERVED BY DS
2715	MCA/2491/2013	17/12/2013	AABID AMIN PATHAN,	MR LR PATHAN	NIRAV MADHUSUDAN BAROT - ASSISTANT GEOLOGIST,MANISHA CHANDRA IAS	GOVERNMENT PLEADER
2716	MCA/2494/2013	04/12/2013	ISMAIL ALLAHRAKHA HALA,	MR MA KHARADI	M K CHAUDHARY - EXECUTIVE ENGINEER,P J NATHANI - DEPUTY EXECUTIVE ENGINEER	
2717	MCA/2495/2013	23/10/2013	BINDUBEN BRIJESHBHAI POPAT D.O. RASIKLAL J VINDA,	MR AR THACKER,SHIVANGA THACKER	BRIJESH PRAVINKUMAR POPAT,	MR.HARDIK B SHAH
2718	MCA/2499/2013	13/12/2013	NIKITABEN W.O. KALPESHBHAI GOHEL,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE	KALPESHKUMAR JAGDISHBHAI GOHEL,	MR P B KHANDHERIA

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2719	MCA/2503/2013	12/11/2013	PATEL PASHABHAI SHAMALBHAI,	MR GAURAV K MEHTA	VAGHARI LAXMANJI BABAJI,	
2720	MCA/2505/2013	24/12/2013	SANDHYABEN RANJITBHAI RATHOD W/O JITENDRA MAHENDRABHAI RATHOD,	MR KIRTIDEV R DAVE	JITENDRABHAI MAHENRABHAI RATHOD,	NOTICE SERVED
2721	MCA/2506/2013	10/12/2013	THAKOR KAPURBEN JAYANTIJI,	MR JM BAROT	SOLANKI RAMESHKUMAR MANJIBHAI,JET AIRWAYS INDIA LIMITED,ORIENTAL INSURANCE COMPANY LIMITED,RAVAL DINESHBHAI SURABHAI,THAKOR NANJIBHAI PRADHANJI,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE SERVED,NOTICE UNSERVED,(MR SL VAISHYA)
2722	MCA/2507/2013	10/12/2013	THAKOR JAYANTIJI NAGJIJI,	MR JM BAROT	SOLANKI RAMESHKUMAR MANJIBHAI,JET AIRWAYS INDIA LTD.,ORIENTAL INSURANCE COMPANY LTD.,RAVAL DINESHBHAI SURABHAI,THAKOR NANJIBHAI PRADHANJI,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE SERVED,NOTICE UNSERVED,(MR SL VAISHYA)
2723	MCA/2508/2013	10/12/2013	LEGAL HEIRS OF DECEASED KANTIJI VAGHJI THAKOR,THAKOR HANSABEN KANTIJI,THAKOR JALPABEN KANTIJI,THAKOR JASMINIBEN ALIAS JASMINABEN KANTIJI,THAKOR JAYESHKUMAR ALIAS JAYESHJI KANTIJI THRO.THEIR GUARDIAN AND,THAKOR JIGARBHAI ALIAS JIGARJI KANTIJI THROU. THEIR GUARDIAN AND	MR JM BAROT	SOLANKI RAMESHKUMAR MANJIBHAI,JET AIRWAYS INDIA LIMITED,ORIENTAL INSRUANCE COMPANY LTD,RAVAL DINESHBHAI SURABHAI,THAKOR NANJIBHAI PRADHANJI,NEW UNITED INDIA INSURANCE CO. LTD	NOTICE SERVED,NOTICE UNSERVED,(MR SL VAISHYA)
2724	MCA/2541/2013	20/12/2013	MEGHABEN D/O. DEVENDRAKUMAR KHAMBHOLJA W/O. BRIJESH DINESHCHANDRA DAVE,	MR HB CHAMPAVAT	BRIJESH DINESHCHANDRA DAVE,	MR UDAYAN P VYAS
2725	MCA/2556/2013	28/02/2014	MAHENDRASINH KHUMANSINH RANA,	MS MAMTA R VYAS	M K DAMOR SUPERINTENDENT G S R T C,KAMLESHBHAI BABUBHAI PARMAR	NOTICE SERVED BY DS,MR GM JOSHI
2726	MCA/2576/2013	16/12/2013	DIPALIBEN PRITHVIRAJSINH RAJPUT,	MR DIVYESH SEJPAL	PRITHVIRAJSINH MAANSINH RAJPUT,	MR K S CHANDRANI
2727	MCA/2578/2013	26/12/2013	KANTUBHAI GAJLABHAI CHAUDHARY,	MR AV PRAJAPATI	P.K PARMAR- SECRETARY,R C RAVAL-DIRECTOR,DINESH S PATEL,P V VASAIYA,R. J GAVIT,C.R. GANGARDE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR HS MUNSHAW
2728	MCA/2579/2013	17/02/2014	BHARATKUMARI PRABHASHANKAR BHATT,NATVARLAL DULABJI TRIVEDI,DILAWARBHAI HASANBHAI CHAUHAN,VALJIBHAI KANJIBHAI DHANDHALA,MANSUKLAL DANTABHAI TERAIYA,DHAYABHAI ARJANBHAI ABAYANI,HARIBHAI NANJIBHAI BALAS,GANPATRAI CHOTALAL DAVE,MANSUKHLAL MAGANLAL TRIVEDI,JAGDISHCHANDRA JUGATRAI TRIVEDI,USMANBHAI PIRMAHMAD CHAUHAN,NIRMALABEN DAVE WIDOW OF CHANDRAVADAN CHIMANLAL DAVE,LADUBHA DOLUBHA GOHIL,VIMLABEN L TRIVEDI WIDOW OF LABSHANKAR NARANJI TRIVEDI,AJITBHAI SHAMJIBHAI RATHOD,ANANTBHAI PRAGJIBHAI RAJYAGURU,POPATLAL VALJIBHAI GAJJAR,NATVARLAL MANISHANKAR DAVE,MAHMADBHAI ALARAKHABHIA KALVATAR,HARIPRASAD HARINARAYAN JANI,PRANSHANKAR KARSANJI PANOT,KANTILAL KASHIRAM PUROHIT,ILABEN HARGOVIND JOSHJI,DARSHAK GANPATBHAI ACHARYA SON OF LATE INDUMATI,USMANBHAI M PATHAN,JASUMATIBEN JATASHANKAR JOSHI	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C. RAVAL OR HIS SUCESSOR IN OFFICE,G.D. PATEL,B.P AGRAVAT	GOVERNMENT PLEADER,MR HS MUNSHAW
2729	MCA/2580/2013	24/04/2014	ABDULLATIF MOHD. SHARIF BAANGALAWALA,	MR S M SOJATWALA	MOHD. YASIN GHANIBNHAI CHHIPA,	
2730	MCA/2581/2013	09/07/2015	GUJARAT LAW TEACHERS ASSOCIATION,	(MR S N THAKKAR)	A M TIWARI,A M TIWARI,RAJESH J PATEL - IN CHARGE REGISTRAR,UNIVERSITY GRANT COMMISSION	GOVERNMENT PLEADER,NOTICE SERVED,(MRS VD NANAVATI)

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2731	MCA/2582/2013	26/11/2013	ANKUBHAI BHANUPRASAD PURANI,TRUPTIBEN WD/O AMKURBHAI PURANI,BHAVYA S/O ANKURBHAI PURANI-MINOR-THROUGH POA TRUPTIBEN WD/O ANKURBHAI PURANI,NIVA D/O ANKURBHAI PURANI-MINOR-THROUGH TRUPTIBEN WD/O ANKURBHAI PURANI	MR MB PARIKH	STATE OF GUJARAT,	GOVERNMENT PLEADER
2732	MCA/2585/2013	22/11/2013	POORVIBEN RAMANBHAI PATEL,JINESH DHIRAJLAL PATEL,URVASHIBAHEN RASIKLAL PATEL,NILAN KHUSHALBHAI PATEL,KIRITKUMAR DALJIBHAI ASARI,MANUBHAI CHHANABHAI KHANT,SEJALKUMARI HARISHBHAI PATEL,JAVIDBHAI RASULBHAI SHERA	MR KB PUJARA	SANGEETA SINGH,ANANT PATEL,R C RAWAL	
2733	MCA/2587/2013	18/09/2014	DIPIKA W.O. BHAVESH PARMAR D.O. SUNILBHAI PANCHABHAI,	MR RITESH B DAVE	BHAVESH MAFATBHAI PARMAR,	MR AFTABHUSEN ANSARI
2734	MCA/2594/2013	19/12/2013	VINODCHANDRA TULSIDAS PANCHAL,	MR UMANG K CHOKSI	ANIL MUKIM,LOCHAN SHEHRA,AUDITOR GENERAL NAIYAR-INSPECTOR GENERAL,RINKESH PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2735	MCA/2606/2013	17/02/2014	KUNDANBEN AMRUTLAL DAVE,	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C.RAVAL OR HIS SUCESSOR IN OFFICE,G.D.PATEL -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2736	MCA/2607/2013	17/02/2014	KAPILBHAI KESHAVLAL BHATT,	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C.RAVAL OR HIS SUCESSOR IN OFFICE,G.D.PATEL -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2737	MCA/2608/2013	17/02/2014	HIMMATLAL TRIBHOVANDAS VYAS,	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C.RAVAL OR HIS SUCESSOR IN OFFICE,G.D.PATEL -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2738	MCA/2609/2013	17/02/2014	VIDYAGAURI GHANSHYAMBHAI JOSHI DECEASED THRO SON,	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C.RAVAL OR HIS SUCESSOR IN OFFICE,G.D.PATEL -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2739	MCA/2610/2013	17/02/2014	MANSUKHLAL B VYAS,	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C.RAVAL OR HIS SUCESSOR IN OFFICE,G.D.PATEL -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2740	MCA/2611/2013	17/02/2014	MRUDULABEN RAMNIKLAL PATHAK,	(MR BIREN A VAISHNAV)	A.M. TIWARI OR HIS SUCESSOR IN OFFICE,R.C.RAVAL OR HIS SUCESSOR IN OFFICE,G.D.PATEL -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
2741	MCA/2612/2013	09/01/2014	SANDIPBHAI BAIJNATHSINH RAJPUT,	MR MANOJ SHRIMALI	KAMLESHBHAI ACHRATLAL SHAH,	
2742	MCA/2613/2013	01/05/2014	ATSI W/O DHIREN KIRANBHAI SHAHD/O APURVABHAI MEHTA,	MR HRIDAY BUCH	DHIREN KIRANBHAI SHAH,	MR DIPEN K DAVE
2743	MCA/2614/2013	04/03/2014	NANSINH B DABHI DIED THROU. LEGAL HEIR ARJUNSING N DABHI,	(MR JS BRAHMBHATT)	K C BAROT,	MR HEMANG M SHAH
2744	MCA/2615/2013	21/11/2013	RASIKLAL CHAMANLAL SHAH,	MR DHAVAL V SHAH	LEGAL HEIRS OF BABULAL MANEKCHAND SHAH,GUNVANTLAL BABULAL SHAH,LEGAL HEIRS OF VINODLAL BABULAL SHAH,DILIPBHAI SHAH-DECD. THROUGH LEGAL HEIRS,JAGDISH BABULAL SHAH,KISHOR BABULAL SHAH,VIJAY BABULAL SHAH,PANANBEN VINODLAL SHAH,DEVANGINI VINODLAL SHAH,FALGUNI VINODLAL SHAH,VIRAL VINODLAL SHAH,ALKA DILIPBHAI SHAH,URVIBEN DILIPBHAI SHAH,DHARABEN DILIPBHAI SHAH,DIPALIBEN DILIPBHAI SHAH,CHANDULAL MANEKCHAND SHAH-DECD.,DINESH CHANDULAL SHAH,SAROJ CHANDULAL SHAH,ARVINDBHAI CHAMANLAL SHAH,HANSABEN JASVANTLAL SHAH	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2745	MCA/2616/2013	21/11/2013	RASIKLAL CHAMANLAL SHAH,	MR DHAVAL V SHAH	LEGAL HEIRS OF CHANULAL MANEKCHAND SHAH,DINESH CHANULAL SHAH,SAROJ CHANDULAL SHAH,BABULAL MANEKCHAND SHAH-DECD.,GUNVANTALL BABULAL SHAH,VINODLAL BABULAL SHAH-DECD. THROUGH LEGAL HEIRS,DILIPBHAI BABULAL SHAH-DECD.,JAGDISH BABULAL SHAH,KISHOR BABULAL SHAH,VIJAY BABULAL SHAH,PANNABEN VINODLAL SHAH,DEVANGINI VINODLAL SHAH,FALGUNI VINODLAL SHAH,VIRAL VINODLAL SHAH,ALKA DILIPBHAI SHAH,URVIBEN DILIPBHAI SHAH,DHARABEN DILIPBHAI SHAH,DIPALIBEN DILIPBHAI SHAH	
2746	MCA/2633/2013	02/12/2013	HARSH DIPAKKUMAR BHATT,	MR VIRAL M PANDYA	AKSHAY AGGRAWAL,G.P. VADODARIA	
2747	MCA/2634/2013	22/11/2013	KALPANA CO-OP HSG.SOC.LTD,	MR RAVINDRA SHAH,MRS KANAN R SHAH	DR.YOGESH SAVAILAL PATEL,TAPAN SINGHEL,BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD,NITIN PATEL	
2748	MCA/2635/2013	01/05/2014	REENABEN W/O MANISHKUMAR VYAS,	MR.S D MOTWANI	MANISHKUMAR SHYAMSUNDAR VYAS,	MR HEMANT MAKWANA
2749	MCA/2639/2013	06/02/2014	NITINBHAI MANGALDAS PAREKH,	MR UT MISHRA	MUKESH PURI,	MR HARDIK C RAWAL
2750	MCA/2643/2013	22/01/2014	TEKABHAI MADHABHAI BARAIYA,	MR MIHIR H PATHAK	PASCHIM GUJARAT VUJ CO LTD THRO EXECUTIVE ENGINEER,ELECTRICITY OMBUDSMAN,NARANBHAI MADHABHAI BARAIYA	NOTICE SERVED,(MR MD RANA),MR VISHWAS S DAVE
2751	MCA/2645/2013	22/11/2013	V J PATEL,S P JOSHI,A N BHAVSAR,K D BHATT,R S BAROT,P J SHAH,J J BHAVSAR,C B MISHRA,P M AGRAWAL,H C VAKHARIA,H P PATOLIA,M I KATHADI,H J DALWADI,H V PATEL,R L PATEL,A N DESAI,M J ZINZUWADIA,RAJIV B GANDHI,G K SHARMA,A R PATEL,A M PATEL,M E SHMPL,C J JAYASWAL,C S PATEL,N R ADA,Y R PRAJAPATI,D A SINHA,J R KOISHA,F R VORA,B A TANAWALA,M N SINHA,S J VANSADIYA,PARUL PANCHAL,R G JIVANI,V H CHAUDHARY,H S BERAWALA,B S PATEL,J P HADIA,N M PATEL	MR RAMNANDAN SINGH	F S UMRIGAR,S M PATEL	
2752	MCA/2646/2013	22/11/2013	KIRAN M DAVE, LECTURER, BBIT,DASHRATHBHAI SHIVABHAI PATEL, LECTURER, BBIT,IQBAL H ZUZARA, LECTURER, BBIT,R.B. VARIA, LECTURER, BBIT,BHARAT CHAVDA, LECTURER, BBIT,K.J. PITHADIA, LECTURER, BBIT,S.S. SHAH, LECTURER, BBIT,P.G. PARMAR,,D.P. PARMAR,J.C. CHUNARA,RAJENDRAKUMAR L MAKWANA	MR RAMNANDAN SINGH	SHRI K.M. MAKWANA PRINCIPAL,SHRI S.M. PATEL HONORARY SECRETARY	
2753	MCA/2651/2013	17/06/2014	SAJJANKUMAR NATWARLAL RAO,	MR PH PATHAK	MANOJKUMAR VERMA- SUCCESSOR IN MILTON LAMINATES LTD.,	MR DIPAK R DAVE
2754	MCA/2661/2013	18/12/2013	FALGUNIBEN DILIPKUMAR BHATT,	MR BHUNESH C RUPERA	KIRANKUMAR BALKRUSHNA MAHETA,	NOTICE SERVED BY DS
2755	MCA/2662/2013	24/02/2014	DINESHBHAI RADHEKRISHNA,	MR UT MISHRA	A K GUPTA,	MR BHARAT T RAO
2756	MCA/2665/2013	16/01/2014	DASHRATH SHAMBHUBHAI PANCHAL,	MR HEMAL K ACHARYA	ROMI P BHATIA,AJAY J TRIVEDI	NOTICE SERVED BY DS,MR DIPAK R DAVE
2757	MCA/2668/2013	30/01/2014	AMRUTLAL MADHAVJI BORICHA,	(MR BIPIN I MEHTA)	G R ALORIA AND OR HIS SUCCESSOR IN OFFICE,G A SHAH AND OR HIS SUCCESSOR IN OFFICE,P K BARHAT AND OR HIS SUCCESSOR IN OFFICE,NALIN UPADHYAY AND OR HIS SUCCESSOR IN OFFICE,J H SHROTRIYA AND OR SUCCESSOR IN HIS OFFICE	GOVERNMENT PLEADER,MR DEEP D VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2758	MCA/2680/2013	23/12/2013	HANSABEN B.UPADHYAY C/O.J.R.DAVE,	(MR JD AJMERA)	A M TIWARI,R C RAWAL- DIRECTOR OF PRIMARY EDUCATION,NARENDRABHAI ARDESANA ADMINISTRATIVE OFFICER,PRAFULBHAI GOSWAMI- SANCHALAKSHRI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MS ASMITA V PATEL
2759	MCA/2703/2013	02/12/2013	KAMLESH KISHANCHAND HINGORANI,	MS.DILBUR CONTRACTOR	HARSHAD PATEL I.A.S,	
2760	MCA/2709/2013	11/02/2014	DR.CHETANKUMAR B LAKHANI,	BHARGAV KARIA & ASSO	SHILPABEN CHETANKUMAR LAKHANI,	MR RC KAKKAD
2761	MCA/2715/2013	04/12/2013	PRADEEP P PRAJAPATI,		STATE OF GUJARAT THROUGH THE PRINCIPAL SECRETARY,GUJARAT UNIVERSITY,DHAVALKUMAR RAMANLAL PATEL	
2762	MCA/2728/2013	20/12/2013	NUGEN MACHINERIES LIMITED THROUGH DIRECTOR SAMIR MERCHANT,	MR HRIDAY BUCH	PUNIT SHASHIKANT CHAUHAN,	
2763	MCA/2730/2013	23/01/2014	PRAGNESH AARVINDBHAI SHUKLA,	MR P P MAJMUDAR	CHETAN J DAVE,PUSHPABEN GOVINDBHAI MAKWANAPRESIDENT	NOTICE SERVED,MR TULSHI R SAVANI
2764	MCA/2731/2013	16/01/2014	HIRALAL MANUPRASAD RAVAL,	MR P P MAJMUDAR,MR KUNTAL A JOSHI	BHARATBHAI G BHAVSAR,	MR HS MUNSHAW
2765	MCA/2733/2013	23/01/2014	HITESHKUMAR JAYANTILAL MODI,	MR P P MAJMUDAR	CHETAN J DAVE,PUSHPABEN GOVINDBHAI MAKWANA - PRESIDENT	NOTICE SERVED,MR TULSHI R SAVANI
2766	MCA/2751/2013	05/02/2014	ANJU W/O SATISH AHUJA AND D/O GOPALDAS KODWANI,	MR P P MAJMUDAR	SATISH SHRICHAND AHUJA,	MR MP SHAH,MS. KRUTI M SHAH
2767	MCA/2752/2013	07/01/2014	SHRI UNIVERSAL COPPER AND ROLLING MILLS,KISHORLAL PRABHULAL GHIYA,NALINKANT RATILAL GHIYA	MR NIRAV C THAKKAR	RAJENDER KUMAR,P M DOBARIYA,P M MAKVANA	
2768	MCA/2753/2013	06/12/2013	EARTHSTAR CO-OPERATIVE HOUSINGSOCIETY LTD,	MR PATHIK M ACHARYA	D G MODI,P SWAROOP	
2769	MCA/2757/2013	17/01/2014	CHANDRAKANT G. KHAGRAM,	MR UT MISHRA	HIREN PATEL - CHAIRMAN - OWNER OR HIS SUCCESSOR IN OFFICE,	NANAVATI ASSOCIATES
2770	MCA/2758/2013	10/12/2013	ASHOKSINH PRATAPSINH SARVAIYA,POLUBHA DIPSINH SARVAIYA,MEHURBHAI GABHABHAI KHAMBHALIA	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,H U KALYANI - SUPERINTENDING ENGINEER,K A KESHWANI - SUPERINTENDING ENGINEER,S G PANDYA - EXECUTIVE ENGINEER,A K GADHER	
2771	MCA/2759/2013	13/03/2014	RAMPRATAP TRIKAMLAL BAROT,	MR BHARAT R VYAS,MR PUNAM G GADHVI	SURESHBHAI AMBALAL RANA,	MS SM AHUJA,S A RIYAIT
2772	MCA/2762/2013	06/02/2014	SARABHAI KAMDAR GENERAL UNION THROUGH PRESIDENT HARISH M JAMDAR,BHUPENDRA RASIKLAL SHAH (REPRESNT. OF 42 WORKMEN IN REF.NO.102/96,MAHENDRA CHANDARAV KHANVILKAR (REPRESNT. OF 31 WORKMEN IN REF.NO. 102/96	THAKKAR AND PAHWA ADVOCATES	AMBALAL SARABHAI ENTERPRISES LTD,SHRI KARTIKEYA V SARABHAI CHAIRMAN,SHRI ANIL H PAREKH DIRECTOR	MS MEGHA JANI
2773	MCA/2764/2013	20/02/2014	KALUBHAI SHIVABHAI MAKWANA,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	STATE OF GUJARAT,CHIEF DOCTOR - DINESH GOHIL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2774	MCA/2772/2013	24/12/2013	KHUSHIBEN MANOJBHAI MALKANI,	MR UTPAL M PANCHAL	MANOJ ALIAS MANOHAR BHOLA ARJUNDAS MALKANI,	NOTICE SERVED BY DS
2775	MCA/2775/2013	13/01/2014	REVABAI BHAISHANKER SOLICITOR HINDU DHARMASHALA TRUST,JAGDISH P CHAVDA,KAPIL M BHATT,UPENDRA BHATT,KAMALNAYAN BHATT	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	SURESHBHAI J PATEL - PRESIDENT,L K PATEL - EXECUTIVE ENGINEER OR HIS SUCCESSOR IN OFFICE,UTPAL PADIYA	
2776	MCA/2779/2013	24/03/2014	NISHANTBANU IMTIYAZKHAN PATHAN DAUGHTER OF AURANGZEBKHAN PATHAN,	MR AMRISH K PANDYA	IMTIYAZKHAN RASHIDKHAN PATHAN,	MR K I KAZI
2777	MCA/2780/2013	09/01/2014	BHARATBHAI SOMABHAI AHIR,KAMLESHBHAI BABUBHAI PATEL,SHAILESHBHAI AMRATBHAI PATEL,MADHUBHAI PILIYABHAI MAHALA	THAKKAR AND PAHWA ADVOCATES	P.K. TANEJA- COMMISSIONER OF HEALTH MEDICAL SERVICES,CHETNABEN DESAI-IN CHARGE,RAMESHBHAI V PATEL-IN CHARGE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
2778	MCA/2782/2013	10/12/2013	M/S GENESH CONSTRUCTION,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	VINAY BABTIWALE,OHM MEHER,N D CHUMBER,S C BHAIRWA,G K MEENA	
2779	MCA/2793/2013	25/03/2014	PARULBEN SANJAYKUMAR JAYSWAL,	MR MANTHAN K BHATT	SANJAYKUMAR BABULAL JAYSWAL,	MR.HIREN M MODI

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2780	MCA/2797/2013	21/03/2014	KALUBHAI ISMAILBHAI QURESHI,	MR MA KHARADI	HIRABHAI JALUBHAI RATHOD,RUPWANTSINH - THE COLLECTOR	GOVERNMENT PLEADER,MR PREMAL R JOSHI
2781	MCA/2805/2013	13/12/2013	JASWANTBHAI GALABHAI HARIJAN,	MR ND SONGARA	S F AYARA - THE MANAGER,	
2782	MCA/2806/2013	13/12/2013	LAKHMANBHAI ARJANBHAI PITHIYA DECEASED THROUGH HEIRS,PITHABHAI LAKHMANBHAI PITHYA,GOVINDBHAI LAKHMANBHAI PITHYA,MENSIBHAI LAKHMANBHAI PITHYA,MANJUBEN LAKHMANBHAI PITHYA,LABHUBEN LAKHMANBHAI PITHYA,JIVIBEN LAKHMANBHAI PITHYA,LAKSHMIBEN LAKHMANBHAI PITHYA	BHARGAV KARIA & ASSO	JETHABHAI ARJANBHAI NADANIYA,	
2783	MCA/2819/2013	08/01/2014	RASULBHAI ABDULBHAI,KARUNABHA ARANDUBHA ZALA,BHATHABHAI POPATBHAI,DEVUBHA KANJIBHAI,NARANSINH RATANSINH,SHANTUBEN DEVSHIBHAI,LAXMIBEN FALJIBHAI,RAMUBEN MOHANBHAI,YAKUBHAI DAUDBHAI,GUJARAT RAIYA ARDHSARKARI	MR PH PATHAK	H K DAS,RAJIVA	
2784	MCA/2822/2013	09/01/2014	ASHWINKUMAR AMBALAL DESAI,	MR RR VAKIL	STATE OF GUJARAT,JHALOD NAGARPALIKA,DIRECTOR OF MUNICIPALITIES - GIRISHBHAI SHAH,LOCAL FUND SUPERINTENDENT OFFICER - L V DEVDA,G.R.ALORIYA-ADDL.CHIEF SECRETARY	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED BY DS,MR DIPEN K DAVE
2785	MCA/2827/2013	20/02/2014	L.K. RATHOD,	(MR DP VORA)	STATE OF GUJARAT THRO SECRETARY RAJESH KISHORE,STATE OF GUJARAT THRO SECRETARY VARESHSINHA,DEPUTY SECRETARY HASIT SHUKLA,COMMISSIONER P K TANEJA	GOVERNMENT PLEADER
2786	MCA/2831/2013	17/04/2014	DHANJIBHAI LAXMANBHAI CHANDURA,	MR ANVESH V VYAS,MR AM BHATASARA	G D KANANI,DIRECTOR PRIMARY EDUCATION OFFICER,THE STATE PROJECT CO-ORDINATOR DIRECTOR,SECRETARY PRIMARY EDUCATION	GOVERNMENT PLEADER,MR HS MUNSHAW
2787	MCA/2834/2013	07/04/2014	PERFECT ENGINEERING WORKS,	MR HARDIK C RAWAL,MRS MH RAWAL	KETAN KESHAVLAL BHATT,	RULE NOT RECD BACK,MR GAURAV K MEHTA
2788	MCA/2835/2013	27/03/2014	MAHJABEN ALIAS TEENA W/O TANVIRSAB NOORMOHAMMAD D/O CHAUHAN NISAR MOHAMMID IBRAHIM,	MR MP SHAH,MS. KRUTI M SHAH	DAYMA TANVIRSAB NOORMOHAMMAD,	(MS DARSHANA S PANDIT)
2789	MCA/2836/2013	27/03/2014	KALPANABEN M JAISWAL,	MS JK HINGORANI	RAJESHKUMAR S JAISWAL,	MS. MAYURI P CHAUHAN
2790	MCA/2851/2013	24/12/2013	M/S BAJAJ COL.CHEM. THROUGH ANAND SWARUP BAJAJ,	MR UMANG K CHOKSI	ANIL MUKIM-REVENUE SECRETARY IAS,LOCHAN SHEHRA IAS,MISS KETKI VYAS GAS	
2791	MCA/2868/2013	24/12/2013	INDULAL VALLABHJI VORA,	MR NV GANDHI	AJAY BHADU,RAJENDRAKUMAR,BAKUL RUPANI	
2792	MCA/2873/2013	27/12/2013	ASHUTOSH RUBBER PRIVATE LTD,RAJESH KOTHARI MANAGING DIRECTOR	MR AMAR N BHATT	B B SWAIN - VICE CHAIRMAN AND MANAGING DIRECTOR,PRASHANT BHATT -DIVISIONAL MANAGER	
2793	MCA/2876/2013	20/12/2013	USHADEVI JANAKKUMAR JAISWAL,	MR PRATIK Y JASANI	STATE OF GUJARAT THROUGH SECRETARY,DISTRICT EDUCATION OFFICER,REGIONAL OFFICER,WESTERN RAILWAY THROUGH SECRETARY,P.K.RAJPUT	
2794	MCA/2877/2013	30/01/2014	MAHENDRAKUMAR ISHWARLAL TRIVEDI,	MR RAMESH V SAVANIA	J H SOLANKI - DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL
2795	MCA/2879/2013	26/12/2013	RAMANBHAI BHIKHABHAI AHIR,	MR UI VYAS,MS DHRUMA U VYAS	K M ADHURYA,C N PATEL,I J MALI	
2796	MCA/2881/2013	17/04/2014	L P JOSHI,	MR KM SHETH	A.M.TIWARI,A.M. TIWARI-HIGHER EDUCATION COMMISSIONER	NOTICE SERVED

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2797	MCA/2893/2013	06/05/2014	HINABA W/O BHUPENDRASINH RANA,	MR HASIT H JOSHI	STATE OF GUJARAT,BHUPENRASINH BAHADURSINH RANA,BAHADURSINH KHUMANSINH RANA,HARSHADBA BAHADURSINH RANA,RAJESHWARIBA PARAKRAMSINH JADEJA,VIJAYBA VIKRAMSINH JADEJA,POLICE INSPECTOR,METROPOLI MAGISTRATE,PRINCIPAL DISTRICT JUDGE,PRINCIPAL JUDGE	NOTICE SERVED,DELETED,MR BC DAVE
2798	MCA/2894/2013	03/02/2014	NAZIR RAHIMBHAI BELIM,	MR GK RATHOD,MR MUKESH H RATHOD	P M PATEL - DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL
2799	MCA/2898/2013	24/12/2013	I G ELECTRICALS THROUGH ITS PROPREITOR IQBAL SOHARATALI ANSARI,	MR MTM HAKIM	R K UPADHYAY,U N RAI,B K SINHA,BALARAJ SINGH - SR.GENERAL MANAGER,RAJEEV SONI - CHIEF ENGINEER - ELECTRICAL,AJAY SANGAL - SUPERINTENDING ENGINEER-ELECTRICAL,KUBER PRAJAPATI - EXECUTIVE ENGINEER - ELECTRICAL	
2800	MCA/2902/2013	07/07/2014	TEJALBEN WIFE OF ANKURBHAI DESAI DAUGHTER OF KISHORLAL AMBALAL DESAI,	MS ARCHANA R ACHARYA	ANKUR JAYDEVBHAI DESAI,	MR JAYRAJ CHAUHAN
2801	MCA/2903/2013	22/01/2014	R S KHETRA - RAMNIKBHAI SHANKERLAL KHETRA,R P KHATRI - RAJESHREE PRAVINCHANDRA KHATRI,H D PORDHIYA - HARGOVAN DEVABHAI PORDHIYA,AVANI B SHAH,V R CHHAYA - VARSHA RAVINDRA CHHAYA,SAROJ KANITKAR - EX LIBRARIAN,R K PATEL - RATILAL KESHUBHAI PATEL	(MR VM PANCHOLI)	RAJESH KISHOR - ADDITIONAL CHIEF SECRETARY,P K TANEJA - COMMISSIONER,P D VITTHDANI - DIRECTOR	GOVERNMENT PLEADER
2802	MCA/2904/2013	22/01/2014	R S KHETRA - RAMNIKBHAI SHANKERLAL KHETRA,R P KHATRI - PRAVINCHANDRA RAJESHREE P KHATRI,H D PORDHIYA - HARGOVAN DEVABHAI PORDHIYA - LIBRARIAN	(MR VM PANCHOLI)	RAJESH KISHOR - ADDITIONAL CHIEF SECRETARY,P K TANEJA - COMMISSIONER,P D VITTHDANI - DIRECTOR	GOVERNMENT PLEADER
2803	MCA/2909/2013	27/01/2014	KANUBHAI KANTILAL RANA,	MR DIPAN DESAI	ANIL MUKIM - THE SECRETARY,VINOD RAO - COLLECTOR VADODARA	GOVERNMENT PLEADER
2804	MCA/2920/2013	23/01/2014	SIKANDER YAKUBBHAI MALEK,	MR UMANG K CHOKSI	ANIL MUKIM -IAS PRINCIPAL REVENUE SECRETARY,NAIYAR - AUDITOR GENERAL,THE OFFICER,LOCHAN SHEHRA-IAS,MR BHATT	
2805	MCA/2921/2013	27/12/2013	JAMINI H VYAS,POOJA H VYAS		RONAK RAJNIKANT DOBHI,AHMEDABAD MUNICIPAL CORPORATION,THE CHAIRMAN MANOJBHAI,SUPRIYA GAURAV SHAH	
2806	MCA/2932/2013	27/12/2013	PATEL THAKOREBHAI SHANKARBHAI,PATEL MANUBHAI BHAILALBHAI,PATEL RAVJIBHAI SHANABHAI,PATEL RANCHHODBHAI TRIBHOVANDAS,PATEL RAMESHBHAI BHAILALBHAI,PATEL ASHOKBHAI CHHAGANBHAI	M/S.VYAS ASSOCIATES	BHASKARBHAI CHANDUBHAI PATEL,KISHOR RAMDASBHAI PATEL,CHANDRAKANT RANCHHODBHAI PATEL,SNEHAL RAMESHBHAI PATEL,PATEL MITESHBHAI RAMESHBHAI,PATEL MANISHBHAI RAVJIBHAI,JOINT CHARITY COMMISSIONER - VADODARA REGION	
2807	MCA/2936/2013	26/02/2014	NAGAJAN DHANABHAI RANAVAYA,	(MR BIPIN I MEHTA)	G R ALORIA- SECRETARY,G A SHAH-DIRECTOR OF MUNICIPALITIES,M A GANDHI- DISTRICT COLLECTOR,R J HUDAD- CHIEF OFFICER	GOVERNMENT PLEADER,MR MURALI N DEVNANI
2808	MCA/2940/2013	07/01/2014	VIKRAM SINGH PARMAR,	MR BHARAT T RAO	VIPUL MEHTA - MANAGING DIRECTOR,	
2809	MCA/11/2014	20/02/2014	JAGDISHBHAI MANSUKHBHAI VAGHELA,	(MR KG PANDIT)	K. D CHAUDHARY AND OR HIS SUCESSOR IN HIS OFFICE,C.P.PATEL	GOVERNMENT PLEADER,MR HS MUNSHAW
2810	MCA/12/2014	24/01/2014	DHIMAR CHIRAG MOHANBHAI,SURATI MAHESHKUMAR NATWARLAL,GANDHI ANAND NAVINBHAI	MR DHARMESH V SHAH	P K TANEJA COMMISSIONER,CHETANABEN DESAI -IN CHARGE-	
2811	MCA/13/2014	24/01/2014	DHARMEDRA DAHYABHAI CHAUHAN,	MR DHARMESH V SHAH	P K TANEJA- COMMISSIONER OF,CHETANABEN DESAI -IN CHARGE-	
2812	MCA/14/2014	11/02/2014	RATNAJI PREMAJI BHIL,VADATIBEN CHOKHAJI BHIL	MR KEYUR A VYAS	J G HINGRAJIA - COLLECTOR BANASKANTHA,P K HADULA - ASSTT.COLLECTOR DEESA,N S GADHAVI - MAMLATDAR DEESA,DEPUTY TOWN PLANNER,ABHAYKUMAR SEVANTILAL SANGHVI	
2813	MCA/19/2014	09/01/2014	MANSUKHBHAI DAHYABHAI KACHIA,	MR HARISH K BAROT	ILABEN SHETH,SOLANKI K T	

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2814	MCA/21/2014	04/02/2014	DHRANGADHRA PRAKRUTI MANDAL,	MR AMIT M PANCHAL	VIVEK RAE - SECRETARY TO THE UNION OF INDIA,	MR IH SYED
2815	MCA/29/2014	04/04/2014	NIDHI MAULIKKUMAR DAVE,	MR KIRTIDEV R DAVE	MAULIKKUMAR RAMESHBHAI DAVE,	RULE SERVED
2816	MCA/30/2014	16/01/2014	KALPESH COTTON INDUSTRIES PVT.LTD.,	THAKKAR AND PAHWA ADVOCATES	CHAIRMAN BHIKHABHAI MAVJIBHAI LANIYA,	
2817	MCA/31/2014	10/01/2014	ROXUL ROCKWOOL TECHNICAL INSULATION PRIVATE LIMITED,	MR DHAVAL SHAH	INDIA ISSUES NETWORK,GOOGLE INDIA PVT LTD,DR. ERIC SCHMIDT EXECUTIVE CHAIRMAN AND DIRECTOR - GOOGLE INC,GRAM VIKAS TRUST	
2818	MCA/33/2014	26/03/2014	PUJABEN VISHALBHAI ADATIYA DAUGHTER OF KISHORBHAI M MAJITHIYA,	MS BHAVIKA H KOTECHA,HCLS COMMITTEE	VISHAL NIRANJANBHAI ADATIYA,	MR RC KAKKAD
2819	MCA/38/2014	04/03/2014	SURYAKANT C PATEL,SHRAMJIVI KARMACHARI SANGH	MR UT MISHRA	PANKAJ BAROT,	MR SHIRISH JOSHI
2820	MCA/53/2014	02/02/2015	KIRTIBA WIFE OF HARDEVSINH RANJITSINH PARMAR D/O AJITSINH D JETHAWA,	SHIVANG A THACKER	HARDEVSINH RANJITSINH PARMAR,	MR SHUSHIL R SHUKLA
2821	MCA/58/2014	20/02/2014	DHARMENDRAKUMAR JODHRAJ JAIN,	MR KB PUJARA	MUKESH TIWARI-IAS,C V SOM-IAS,VASAVA,BHAGWATIBEN P OZA	GOVERNMENT PLEADER,MR.VARUN K.PATEL
2822	MCA/59/2014	06/05/2014	ADHVARYU NIMESHKUMAR RAMANLAL,PATEL KRUSHNAKANT KANTILAL,VAGHELA JITENDRA MOHANLAL,VERMA SUNIL DHANNALAL,PATEL JIGARKUMAR GANPATBHAI,DUTT CHNADRESH RATILAL,GOHEL DIPAKKUMAR DEVENDRABHAI,PRAJAPATI FALGUNI AMRUTBHAI,MEKWAN RINA JOY,PARMAR GAYATRI PREMJIBHAI,LEUVA DHARMESHKUMAR BHIKHABHAI,PATEL KAUSHALYA J,,KHATRI MONALI SURENDRAKUMAR,PRAJAPATI LATA AMRUTBHAI,PATEL VIMAL BABUBHAI,DAVE BHUMI SHIVAGKUMAR	MR GM JOSHI	STATE OF GUJARAT,M.T.SHAH-INCHARGE DIRECTOR- GUJARAT COUNCIL FOR EDUCATION RESEARCH AND TRAINING IEDSS	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2823	MCA/66/2014	27/01/2014	ISHWARHAI SANKABHAI DESAI,LAXMIBEN @ BHAVNABEN ISHWARBHAI DESAI,CHETNABEN ISHWARBHAI DESAI,RAJESH ISHWARBHAI DESAI MINOR,RAHUL ISHWARBHAI DESAI MINOR	MR JA ADESHRA	P W CHANDNA,	
2824	MCA/67/2014	13/03/2014	ASHWINKUMAR CHANDULAL SHAH,	MR ARPIT A KAPADIA	STATE OF GUJARAT,ANUPAMSINH GAHLAUT I P S	,GOVERNMENT PLEADER
2825	MCA/82/2014	12/06/2014	ANJNABEN JITENDRABHAI JOSHI,HARDIK JITENDRA JOSHI THROUGH LEGAL GUARDIAN AND NEXT FRIEND	MR SHAILESH C SHARMA	THE STATE OF GUJARAT THROUGH PUBLIC PROSECUTOR,JITENDRA DINKARRAI JOSHI	GOVERNMENT PLEADER,MR JITENDRA H JOSHI
2826	MCA/85/2014	10/04/2014	MAYABEN S. DESAI,	MS HARSHAL N PANDYA	A M TIWARI - IAS,HASMUKH ADHIYA - IAS,C V SOM - IAS - COMMISSIONER OF SCHOOLS AND MID-DAY MEALS,D S PATEL - DISTRICT EDUCATION OFFICER,J N HATHI - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2827	MCA/87/2014	20/01/2014	SHANTILAL CHUNILAL BOLIWAL,	MR HR PRAJAPATI	JAY PRAKASH SHIVHARE,	
2828	MCA/96/2014	28/01/2014	BHARATKUMAR R SHAH,	MRS YOGINI V PARIKH	CHANDRA MOHAN LAMBA,M K PAL,K N BHATT (IAS),C V NISHARATA,MANAGER- RELIANCE INDUSTRIES LTD.	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2829	MCA/97/2014	08/05/2014	GSPC GAS COMPANY LIMITED,	MR ASPI M KAPADIA	DHANGADHRA PRAKRUTI MANDAL,UNION OF INDIA,STATE OF GUJARAT,ADDITIONAL CHIEF SECRETARY - GOVERNMENT OF GUJARAT,MEMBER SECRETARY - GUJARAT POLLUTION CONTROL BOARD,GAIL INDIA LIMITED THROUGH CHAIRMAN AND MANAGING DIRECTOR,GUJARAT GAS COMPANY LTD THROUGH CHAIRMAN,ADANI GAS LIMITED THROUGH SENIOR VICE PRESIDENT,SABARMATI GAS LIMITED THROUGH MANAGING DIRECTOR,CHAROTAR GAS SAHKARI MANDLI LIMITED THRO' MANAGING DIRECTOR,HINDUSTAN PETROLEUM CORPORATION LIMITED THROUGH CHAIRMAN/,OIL AND NATURAL GAS CORPORATION LIMITED - AHMEDABAD ASSET	,GOVERNMENT PLEADER,MR AMIT M PANCHAL,MS MINOO A SHAH,M/S TRIVEDI & GUPTA,(MR BIREN A VAISHNAV),MR IH SYED,MR NEERAJ SONI,MS ANUJA S NANAVATI
2830	MCA/98/2014	06/03/2014	KALUKHAN MAHHAMADKHAN PATHAN,	MR PUNAM G GADHVI	STATE OF GUJARAT,RANGE FOREST OFFICER - M.K.PARMAR	GOVERNMENT PLEADER
2831	MCA/103/2014	21/02/2014	HEIRS & LEGAL REPRESENTATIVES OF DECEASED PRAVINSINH,JITENDRASINH PRAVINSINH SINCE DECEASED THROUGH HIS LEGAL,BHAVNAKUMARI - WIDOW OF JITENDRASINH PRAVINSINH,POONAM - DAUGHTER OF JITENDRASINH PRAVINSINH,JAYPRATAPSINH JITENDRASINH PARMAR,VIJAYKUMARI - WIDOW OF PRAVINSINH BHARATSINH (SINCE DECEASED,PRABHASINGH PRAVINSINH - ANURASINH PRAVINSINH,ANURASINH PRAVINSINH,BHARATSINH PRAVINSINH	MR VIMAL A PUROHIT	VARESH SINHA - IAS - CHIEF SECRETARY,H K DAS - ADDITIONAL CHIEF SECRETARY,S P BHAGORA - GAS	NOTICE SERVED BY DS
2832	MCA/117/2014	04/02/2014	INS LALJIBHAI MALHOTRA,	(MR MB GANDHI),MR CHINMAY M GANDHI	RUPWANTSINH - DEPUTY COLLECTOR,	NOTICE SERVED BY DS
2833	MCA/123/2014	13/03/2014	RASHTRIYA MAZDOOR UNION,	MR RAJESH P MANKAD	H K DAS - IAS,A K VERMA	GOVERNMENT PLEADER
2834	MCA/136/2014	07/07/2014	VARSHABEN NIGAMKUMAR BUCH D/O JANARDANBHAI RAMPRASAD MANKAD,	MR KANDARP H DHOLAKIA	NIGAMKUMAR MAHESHBHAI BUCH,	MR HRIDAY BUCH
2835	MCA/138/2014	23/01/2014	BIPINBHAI RAMESHBHAI PATEL,	MS MOHINI K SHAH,MR MASOOM K SHAH	DISTRICT MAGISTRATE,POLICE COMMISSIONER,POLICE INSPECTOR,AUTHORISED OFFICER	
2836	MCA/140/2014	28/03/2014	RANJANBEN MANUBHAI MEHTA WIDOW OF LATE MANUBHAI,MANJULABEN MANSHANKER BHATT,MUKULKUMAR NATVERALAL BHATT SON OF DECEASED,JAYESHKUMAR JAYANTILAL BHATT SON OF DECEASED JAYANTILAL,MANJULABEN BHAGVANBHAI BHATT WIDOW OF LT BHAGWANBHAI	(MR BIREN A VAISHNAV)	A M TIWARI - PRINCIPAL SECRETARY,R C RAVAL - DIRECTOR OF PRIMARY EDUCATION,M L RATNA,G D PATEL - DISTRICT PRIMARY EDUCATION OFFICER,B P AGRAVAT - ADMINISTRATIVE OFFICER	
2837	MCA/141/2014	09/05/2014	J T RATHI,	MS HARSHAL N PANDYA	SANJAY PRASAD - IAS,SONAL MISHRA - IAS,J N HATHI	GOVERNMENT PLEADER
2838	MCA/174/2014	21/02/2014	BIHARI TRADING CO - THROUGH PARTNER MUKESHKUMAR BABULAL SHAH,MUKESHKUMAR BABULAL SHAH	(MRS VD NANAVATI)	BIMAL PATHAK - CHIEF DIVISIONAL RETAILS SALES MANAGER,INDIAN OIL CORPORATION LIMITED.	NOTICE SERVED BY DS,MR AKSHAY A VAKIL
2839	MCA/175/2014	24/01/2014	ROHIT SUNDERLAL KABUTARWALA,RAJENDRA SUNDERLAL KABUTARWALA	MR HASIT DAVE	ASHOKKUMAR SOMABHAI,ZAVERBHAI JAGABHAI,SUKANYABEN SOMABHAI,HINABEN SOMABHAI,MAHESHKUMAR SOMABHAI,JITUBHAI JAYANTIBHAI,SHILPABEN JAYANTIBHAI,VARSHABEN JAYANTIBHAI,KAMALSINGH TARACHAND CHANDOLIA,SURENDRAKUMAR TARACHAND CHANDOLIA,VISHNUPRIYA DYEING & PRINTING MILLS P LTD,ILLIYAS PIRMOHAMAD MISTRY,VALJIBHAI PREMJIBHAI,KHIMJIBHAI PREMJIBHAI,MAMLATDAR,DEPUTY COLLECTOR (GAS)	

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2840	MCA/176/2014	01/05/2014	GULABBHAI CHHAPPANBHAI PATANI,	(MR DP VORA)	STATE OF GUJARAT,SONAL MISHRA- COMMISSIONER OF EMPLOYMENT ANDTRAINING,BHARATBHAI V MODIA- ASSISTANT DIRECTOR OF EMPLOYMENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2841	MCA/223/2014	13/08/2014	NISHABEN DALPATBHAI VADSOLA,	MR TUSHAR CHAUDHARY	ATULBHAI ODHAVJI BHALODIYA,	MS ANSUYA K MAKWANA
2842	MCA/237/2014	01/04/2014	RAKESHKUMAR RAMNARESH TIWARI,RATAN SADANAND PANDE,KAPTANSINGH SARVANSINGH RAJPUT	MR UT MISHRA	R P SINGH - PROPRIETOR OF INDUSTRIAL SECURITY SERVICES,	NOTICE SERVED BY DS
2843	MCA/243/2014	20/02/2014	GAYATRI INTERMEDIATES PVT LTD,	MR HASIT DAVE	UNION OF INDIA,OFFICE OF THE J DGFT,DIRECTOR GENERAL OF FOREIGN TRADE -A K PUJARI,MAMLATDAR	
2844	MCA/253/2014	20/02/2014	DHRUVABEN NAVNITRAI PANDIT,	(MR AS SUPEHIA)	ANJU SHARMA,NAGRAJAN M,DIRECTOR - I C D S,SANKLIT BAL VIKAS YOJANA OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2845	MCA/256/2014	20/08/2014	SUSHMABEN PANKAJKUMAR MODI,	(MS DARSHANA S PANDIT)	PANKAJKUMAR DASHRATHBHAI MODI,	RULE SERVED
2846	MCA/267/2014	27/06/2014	KRUPA BHAVINBHAI PRAJAPATI,	MR DV BHAVSAR,MR VINOD M GAMARA	BHAVIN KALIDAS PRAJAPATI,	MR PARTHIV A BHATT
2847	MCA/283/2014	04/09/2014	NAGINDAS TULSIDAS RANA,	MR UDAYAN P VYAS	JASWANTLAL TULSIDAS RANA,SHANTABEN TULSIDAS RANA DECEASED THROU. HER HEIRS,DHIRAJBHAI NATVARLAL PALISWALA,JAYANTIBHAI NATVARLAL PALISWALA,MAHESHBHAI NATVARLAL PALISWALA,JYOTIBEN DINESHCHANDRA,USHABEN NAVINBHAI,KANCHANBEN PRADIPKUMAR,KAPLILABEN TULSIDAS RANA W.O. NATVARLAL THAKORDAS,MAHENDRABHAI NATVARLAL JARIWALA,BHAGWATIBEN MOHANLAL RANA,NIRMALABEN SURESHBHAI RANA,SHANTABEN ISHWARLAL JARIWALA,PADMABEN NATVARLAL JARIWALA	,MR VASANTS SHAH,(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
2848	MCA/284/2014	17/02/2014	DILIPKUMAR V JOSHI,	(MR SL VAISHYA)	PASHCHIM GUJARAT VIJ COMPANY LTD.,PASHCHIM GUJARAT VIJ COMPANY LTD.,THE ADDITIONAL GENERAL MANAGER HR,THE MANAGING DIRECTOR,THE SUPERINTENDENT ENGINEER	
2849	MCA/290/2014	11/08/2014	HINABEN SHANKARBHAI VASAVA,	MS JK HINGORANI,HCLS COMMITTEE	MUKUNDBHAI MANOHARBHAI SHIKLIGAR,	RULE UNSERVED
2850	MCA/292/2014	17/02/2014	RAJAN TRAVELS - THROUGH ITS PARTNER,	MR APURVA R KAPADIA	GUJARAT SECONDARY AND HIGHER SECONDARY EDUCATION BOARD,	
2851	MCA/294/2014	30/01/2014	ASHISH JAYANTIBHAI PATEL,	(MR BD DATTA),MR MUKESH N VAIDYA	D A ZALA,D C VARSANI	
2852	MCA/298/2014	21/03/2014	KODINAR TALUKA PEOPLE'S COOPERATIVE SOCITEY LIMITED,	MR SANDIP M PATEL	KUNALBHAI PRAVINBHAI ZALA PROPRIETOR,	(MR AY KOGJE)
2853	MCA/305/2014	30/07/2014	GYANI W/O BHARGAV VYAS AND D/O PIYUSHBHAI AACHARYA,	MR.MRUDUL M BAROT	BHARGAV MAHENDRABHAI VYAS,	MR RF BHAGAT
2854	MCA/309/2014	13/03/2014	VIPULBHAI M JASANI,	MR PH PATHAK	HANSRAJ M RADADIA,	GOVERNMENT PLEADER
2855	MCA/320/2014	27/03/2014	KISHORBHAI RAJNIKANTH BELANI,	MR UT MISHRA	MAHESHBHAI G CONTRACTOR,	MR RITURAJ M MEENA
2856	MCA/321/2014	27/03/2014	SIDHRASINH B. JADEJA,	(MR BIPIN I MEHTA)	J B SHAH AND AND-OR HIS SUCCESSOR IN OFFICE,	MR HS MUNSHAW
2857	MCA/326/2014	04/02/2014	MEHSANA DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD,	MR VC VAGHELA	STATE OF GUJARAT,REGISTRAR- DILIP RAVAL,DISTRICT REGISTRAR- S N JOSHI	
2858	MCA/332/2014	13/03/2014	UMESH ANURAIBHAI VORA,	MR HEMAL K ACHARYA	A M TIWARI,A M TIWARI	NOTICE SERVED BY DS
2859	MCA/333/2014	06/02/2014	RAXABEN D/O ISHWARBHAI KHUMAJI THAKOR & W/O VIJAYKUMAR RATUJI THAKOR,	MR.DIPEN F CHAUDHARI	VIJAYKUMAR RATUJI THAKOR,	

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2860	MCA/334/2014	06/05/2014	ANUGRAH BHATIA,	MR UT MISHRA	G K SRIVASTAVA - ADDITIONAL COMMISSIONER - ADMN.,ASSISTANT COMMISSIONER,PRINCIPAL	NOTICE SERVED BY DS,MS PAURAMI B. SHETH
2861	MCA/339/2014	07/02/2014	MOHAMMAD FARID ABDUL RASHID ANSARI,	MR AFTABHUSEN ANSARI	IMTIYAZHUSSAIN SAIYEDMOHAMMAD SAIYED,STATE OF GUJARAT	
2862	MCA/343/2014	21/04/2014	KALPANA CO.OP.HSG.SOC.LTD,	MR RAVINDRA SHAH	DR.YOGESH SAVAILAL PATEL,TAPAN SINGHEL,BAJAJ ALLIANZ LIFE INSURANCE COMPANY LTD,NITIN PATEL,DR.KALPANA PATEL,DR.SHAIL PATEL	NOTICE SERVED,MR DHARMENDRA PARIKH,MR SP MAJMUDAR
2863	MCA/345/2014	20/08/2014	HEMLATA W/O GAJENDRA DUDHABHAI PARMAR D/O MOHANLAL MAHAVAR,	MS RENU D CHAUDHARY	GAJENDRA DUDHABHAI PARMAR,	URJA B DAVE
2864	MCA/347/2014	12/06/2014	SONAL WIFE OF SANJAY JOSHI AND DAUGHTER OF KANAIYALAL NANJIBHAI VYAS,	VIRAL K SHAH	SANJAY BIPINCHANDRA JOSHI,	MR VAIBHAV A VYAS
2865	MCA/348/2014	12/06/2014	SONAL WIFE OF SANJAY JOSHI AND DAUGHTER OF KANAIYALAL NANJIBAHI VYAS,	VIRAL K SHAH	SANJAY BIPINCHANDRA JOSHI,	MR VAIBHAV A VYAS
2866	MCA/351/2014	10/06/2014	PALLAVIBEN HITESHBHAI MAKWANA,	MR AFTABHUSEN ANSARI	HITESHBHAI PUNAMBHAI MAKWANA,	MS SHALINI S MAIR
2867	MCA/356/2014	07/03/2014	SUSHILABEN CHITUBBHAI SOLANKI,	MR GAURAV K MEHTA	RAJEEVA - STATE OF GUJARAT,D K SINHA - CONSERVATOR OF FOREST	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
2868	MCA/362/2014	20/03/2014	THAKOR RANJITSINH MOHANSINH,	MR KB PUJARA	DILIPBHAI GOKALBHAI PATEL - DISTRICT PRIMARY EDUCATION OFFICER,DEVJIBHAI IKABHAI CHAUDHARY,SANGEETA SINGH - IAS - PRINCIPAL SECRETARY,R C RAWAL - DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR RUTVIJ M BHATT
2869	MCA/375/2014	07/03/2014	KIKABHAI DAYALBHAI BHARTI,MOTIBHAI PARBHUBHAI MEHTA - SINCE DECEASED,VASANJI HANSJIBHAI PATEL,MANSINH BHAGUBHAI DESAI - SINCE DECEASED,KARSHANBHAI GALIYABHAI PATEL (SINCE DECD.) THR'HIS WIDOW,KANTIBHAI DEVSINGBHAI CHAUDHARI,KALYANJI GOVINDJI PATEL - SINCE DECEASED,NATHUBHAI KHUSHALBHAI PATEL,VALLABHBHAI BABARBHAI MEHTA,NAGINBHAI NAMLABHAI PATEL - SINCE DECEASED,AMRATLAL NANABHAI GARASIYA,BAHADURBHAI BABARBHAI PATEL,REVABAHEN SUKHABHAI KEDARIA,BABARBHAI HIRABHAI PATEL,SHANKARBHAI LIMJIBHAI PATEL,KUMARSINH AMARSINH PATEL - SINCE DECEASED,MAGANBHAI MULJIBHAI GARASIA,PRATAPSINH NARANBHAI CHAUDHARI,MOTIBHAI KAMCHABHAI PATEL,BABARBHAI GALIABHAI PATEL - SINCE DECEASED,MOHANBHAI MORARBHAI GARASIA - SINCE DECEASED,BHIKUBHAI VALLABHBHAI TALAVIYA,SOMABHAI DAHYABHAI PATEL,NATUBHAI DEVABHAI PATEL - SINCE DECEASED,GOKULDAS GOVINDJI PATEL	MR KB PUJARA	B M PATEL - DISTRICT PRIMARY EDUCATION OFFICER,R C RAWAL - DIRECTOR OF PRIMARY EDUCATION,SANGEETA SINGH - IAS,RAMYABEN MOHANBHAI,K B UPADHYAY,DILIPSINH CHAUHAN,PRAMILABEN R PARMAR - TALUKA DEVELOPMENT OFFICER,B D PATEL - TALUKA DEVELOPMENT OFFICER,SADGUNABEN PATEL - TALUKA DEVELOPMENT OFFICER	NOTICE SERVED BY DS,MR HS MUNSHAW
2870	MCA/376/2014	24/04/2014	MAKBULHUSAIN Y PATHAN,	MR NILESH M SHAH	GUJARAT STATE ROAD TRANSPORT CORPORATION,GUJARAT STATE ROAD TRANSPORT CORPORATION	MR HARDIK C RAWAL
2871	MCA/383/2014	11/02/2014	RAJPIPLA VIBHAG KHADI GRAMODYOG VIKAS SANGH,SATYENDRASINH JASHWANTSINH THAKORE	MR CHIRAG B PATEL	STATE OF GUJARAT,R C MEENA OR HIS SUCCESSOR IN THE OFFICE OF THE COMMISSIONER,H L GAMIT OR HIS SUCCESSOR IN THE OFFICE OF THE ASHRAMSHALA OFFICER	
2872	MCA/397/2014	17/06/2014	PRIYABEN ATULBHAI BAGTHALIYA,AYUSHYA ATULBHAI BAGTHALIYA(MINOR) THROUGH PRIYABEN A BAGTHALIYA	MR HARSHIT S TOLIA,MR PARTH S TOLIA	ATULBHAI PARSOTTAMBHAI BAGTHALIYA,	MR MEHUL M MEHTA
2873	MCA/398/2014	23/07/2014	ASMITABEN KHANDAS PANDYA,	MR NASIR SAIYED	STATE OF GUJARAT,R C RAVAL - DIRECTOR OF PRIMARY EDUCATION,G G PATHAK - DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,RULE SERVED,MR HS MUNSHAW

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2874	MCA/399/2014	09/05/2019	CHAUTE TEXTILE INDUSTRIES PRIVATE LIMITED,	MR CHIRAG B PATEL	SACHIN UDYOGNAGAR SAHAKARI MANDLI LIMITED,HEMANTKUMAR HASMUKHLAL HOJIWALA,DINESHCHANDRA NANDSUKHLAL NAVAB,HARSHADRAI PARSOTTAMDAS RUGHNATHWALA,PRANLAL BHAGWANDAS KAPADIA,JITENDRABHAI MADANLAL MARFATIYA,SHIVGANBHAI DEVJIBHAI PATEL,DHIMANTKUMAR HASMUKHLAL HOJIVALA,LALJIBHAI RAGHAVJIBHAI PANSURIYA,PRAVINCHANDRA FULCHANDDAS SOPARIWALA,ATUL BRIJBHUSAN TULSHYAN,VALLABHBHAI SHAMJIBHAI THUMAR,BIPINBHAI POPATBHAI RAMANI,ASHOKBHAI LAXMIDAS KESHRANI,NIRMALBHAI VRAJLAL VAKHARIA,KAPILKUMAR HEMANTKUMAR HOJIVALA	MR AMIT V THAKKAR,MR DILIP L KANOJIYA,MR DIGANT M POPAT
2875	MCA/405/2014	11/04/2014	SHILPA KETAN CONTRACTOR,	MR A A ZABUAWALA	KETAN HASMUKHBHAI CONTRACTOR,	MS SNEHA A JOSHI
2876	MCA/408/2014	19/02/2014	VIJAYENDRA D THAKER,	MR NK MAJMUDAR	STATE OF GUJARAT,RANA DILIPKUMAR OR HIS SUCCESSOR	
2877	MCA/427/2014	28/03/2014	HARDIKABEN NIRAVBHAI RAVAL D/O SATANKUMAR BHATT,	MR DIPAL R RAVAIYA	NIRAVBHAI ATULKUMAR RAVAL,	MR R.K.MANSURI
2878	MCA/429/2014	21/03/2014	AHESANBHAI BHIKHUBHAI,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	HARGOVINDBHAI RANCHODBHAI SUTHAR,MEHULBHAI MANUBHAI CHAUHAN,HIMMATBHAI FUSABHAI PATEL	MR HS MUNSHAW
2879	MCA/430/2014	21/03/2014	DHARAMSHIBHAI SHIVABHAI,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	HARGOVINDBHAI RANCHODBHAI SUTHAR,MEHULBHAI MANUBHAI CHAUHAN,HIMMATBHAI FUSABHAI PATEL	MR HS MUNSHAW
2880	MCA/431/2014	21/03/2014	MANJIBHAI HARJIBHAI,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	HARGOVINDBHAI RANCHODBHAI SUTHAR,MEHULBHAI MANUBHAI CHAUHAN,HIMMATBHAI FUSABHAI PATEL	MR HS MUNSHAW
2881	MCA/432/2014	21/03/2014	GIDHABHAI BHIKHABHAI,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	HARGOVINDBHAI RANCHODBHAI SUTHAR,MEHULBHAI MANUBHAI CHAUHAN,HIMMATBHAI FUSABHAI PATEL	MR HS MUNSHAW
2882	MCA/433/2014	21/03/2014	RATHOD KALUBHAI JADAVBHAI,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	HARGOVINDBHAI RANCHODBHAI SUTHAR,MEHULBHAI MANUBHAI CHAUHAN,HIMMATBHAI FUSABHAI PATEL	MR HS MUNSHAW
2883	MCA/434/2014	21/03/2014	PARBATBHAI RUPSANGBHAI CHAUHAN,	MR KULDEEP D SHARMA,MR. VISHAL P THAKKER	HARGOVINDBHAI RANCHODBHAI SUTHAR,MEHULBHAI MANUBHAI CHAUHAN,HIMMATBHAI FUSABHAI PATEL	MR HS MUNSHAW
2884	MCA/450/2014	19/08/2014	DEVESH BHATT,		SUO-MOTU,BHUPATBHAI BANSIDAS VISHNU DADBHA KATHI DARBAR'S HOUSE,H H AGRAWAT,HEMANTBHAI SHAH	
2885	MCA/452/2014	24/04/2014	TRUPTIBEN W/O DIVYESHBHAI TRIVEDI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	DIVYESH VINODRAI TRIVEDI,	DUSHYANT M BHATT
2886	MCA/453/2014	21/07/2014	ASHVINIBEN W/O SANTOSHBHAI SONI,	MR AFTABHUSEN ANSARI	SANTOSHBHAI VITTHALBHAI SONI,	NOTICE SERVED,RULE NOT RECD BACK,DS AFF.NOT FILED (R)
2887	MCA/456/2014	18/02/2014	SURENDRAKUMAR OCHHAVLAL SHAH-DECD.,	MR NIRAD D BUCH	R J RAO,B V GANDHI	
2888	MCA/457/2014	18/02/2014	RAJENDRAKUMAR PUNAMCHAND JOSHI,	MR NIRAD D BUCH	R J RAO,B V GANDHI	
2889	MCA/465/2014	03/04/2014	JAYSHREE SANJAY HATHI,	MR BHARAT JANI	MAYUR HARIKISHAN BHAVSAR,MUKESH NANALAL PATEL,AVINASH MULCHAND VAIDHYA	GOVERNMENT PLEADER,MR BY MANKAD
2890	MCA/475/2014	04/03/2014	V A VOHRA,	MS PJ DAVAWALA	N N PATHAK - GENERAL MANAGER,B B SWAIN	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2891	MCA/480/2014	03/03/2014	KANDOI CHIMANLAL BRIJLAL,PATEL SHIVABHAI JOITARAM,THAKOR GHAMBHIR SINGHJI BABAJI,PRAHALAD MANILAL JOSHI,PATEL SHANKARBHAI MANIALAL,PATEL VADILAL MANILAL,THAKOR RANCHODAJI BHIKHAJI,RAVAL HARJIVANBHAI CHUNILAL,RAVAL GANDALAL PUNJILAL,RAVAL GANDALAL PUNJALAL LEGAL HEIR OF DECEASED,JALDEEP RATILAL VYAS LEGAL HEIR OF JASODABEN AMRUTLAL PANDYA,PADMABEN GOVINDBHAI MAHARAJA,PATEL BHAGWAN DAS ISHWARDAS,PATEL SOMABHAI LAKHUDAS,PURUSHOTTAMDAS C RAMI,THAKAR KUMUDCHANDRA MADHAVLAL,RAMI VRAJLAL AMRUTLAL,VYAS RASIKLAL BHOGILAL,NATVAR PUNJARAM PATEL,BHOLABHAI PARSHOTTAMDAS PATEL	MR HB SINGH	... SECRETARY,	
2892	MCA/481/2014	10/04/2014	BHAILALBHAI MOTIBHAI CHAUHAN - SINCE DECEASED THRU-HEIRS,BAIJIBEN B. CHAUHAN, WD. OF DECEASED	,SUNITA S CHATURVEDI	STATE OF GUJARAT,SECRETARY,MANAGING DIRECTOR,JAYANTIBHAI NATHABHAI HATHI - DIRECTOR OF PENSION PENSION AND PF,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW,MS HARSHAL N PANDYA
2893	MCA/482/2014	29/04/2014	BACHUBHAI CHHAGABHAI PADHIYAR,CHANDUBHAI SHANKARBHAI PATANWADIYA,MANILAL SABURBHAI BARIYA,MAHADEVBHAI MANABHAI CHAUHAN,BHARATSINH SAYBABHAI,VIJAYBHAI KANTIBHAI PAGI,NAGENDRABHAI VITTHALBHAI SOLANKI,BHURKA RAYSING DAMOR,KANUBHAI DHULABHAI ROHIT,RAMABHAI SHANKARBHAI NAYAK,ARVINDBHAI BHAGWANBHAI,BHAILALBHAI BHIKAHBHAI PATANWADIYA,KALABHAI RUPABHAI PARMAR,BHIKHABHAI KABHAI PADHIYAR,LAXMANBHAI F MALI,SANABHAI CHANDUBHAI SOLANKI,KALIDAS MANGALBHAI BHOI,MAFATLAL RAVJIBHAI THAKARDA,BHIKHABHAI BHAGABHAI VASAVA,BUDHABHAI BHIKHABHAI PATANWADIYA	MR MP PRAJAPATI	STATE OF GUJARAT,SUPERINTENDING ENGINEER - KAUSHIKBHAI K PATEL,EXECUTIVE ENGINEER - DHIRUBHAI B PATEL	GOVERNMENT PLEADER,NOTICE SERVED
2894	MCA/487/2014	13/03/2014	AGRICULTURE PRODUCE MARKET COMMITTEE KHAMBHAT,	MR CHIRAG B PATEL	MADHYA GUJARAT VIJ COMPANY LTD,S M GODKHANDI,V R SHRIVASTAV	NOTICE SERVED BY DS
2895	MCA/493/2014	03/11/2014	GUJARAT CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK,	MS VIDHI J BHATT	VISHNUBHAI M CHAUDHARI - MANAGING DIRECTOR,DILIP RAVAL	DELETED,VIRAL K SHAH
2896	MCA/495/2014	25/04/2016	KHATRI KAVITABEN TARACHANDBHAI,	MR NK MAJMUDAR	KHATRI MAHENDRAKUMAR KHEMCHANDBHAI,	RULE SERVED

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2897	MCA/498/2014	06/05/2014	BHAVESHKUMAR RAMESHCHANDRA MEVADA,GURJAR HARSHADKUMAR RAMANLAL,ARUNABEN S PATEL,PRATIKSHA S PATEL,GOSWAMI PRAKASHBHARATHI DEVUBHARTHI,VIRENDRAKUMAR GAURISHANKAR BHATT,BHOLABHAI NARAYANBHAI PATEL,RAMESHKUMAR RAMJIBHAI DESAI,ASHOKKUMAR RAMABHAI PATEL,RAMILABEN MULJIBHAI PATEL,AJITSINH DIPSINH RATHOD,HASMUKHBHAI DHIRUBHAI PATEL,ARCHANA RAJESHBHAI RAVAL,JAYSHREEBEN MANSUKHBHAI AMIN,SHABANAJAMAL A JALIKHAN PATHAN,MANISHA PRAMODKUMAR PATEL,GITABEN BALDEVBHAI RATHOD,YOGINI D PANDYA,ARTIBEN CHANDRAKANT CHAUHAN,NITINKUMAR P MODH,KASHMIRA KANJIBHAI BALEVIYA,JITENDRAKUMAR BABULAL PATEL,JITENDRA B GOHEL,PRAKASHBHAI A PATEL,HITEN BABUBHAI PATEL,VARSHA KANTILAL LAKHTARIYA,VISHWASHKUMAR VRIJLAL MISTRY,DASHRATHSINH RANJITSINH CHAVDA,CHINUBHAI KALUBHAI BHARWAD,SURENDRASINH KARANSINH CHAVDA,DAKSHA PRATAPSINH NINAMA,BHAVNABEN DILIPSINH WAGHELA,ARJANBHAI BHIKHABHAI KALOTRA,	MR GM JOSHI	STATE OF GUJARAT,M.T.SHAH	GOVERNMENT PLEADER
2898	MCA/500/2014	06/08/2015	PULINVIHARI Y TRIVEDI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,PRADIPSINH JADEJA,V B PATEL,R M SAREEN,M.J. THAKKER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DELETED
2899	MCA/520/2014	07/07/2014	SIMABEN MANJIBHAI RUPANI,	MR HITESH N ACHARYA	HARESHBHAI VALJIBHAI MORADIYA,	MR SAMIR AFZAL KHAN
2900	MCA/521/2014	20/03/2014	IMTIAZ ANWAR KANDIYA,	MS MAMTA R VYAS	A.M.TIWARI - SECRETARY TO GOVERNMENT,C.V.SOM - COMMISSIONER OF SCHOOLS	NOTICE SERVED BY DS
2901	MCA/524/2014	17/06/2014	USHABEN HITESHBHAI PARMAR,	KHUSHBU H DANECHA	HITESHBHAI V PARMAR,	MR RATHIN P RAVAL
2902	MCA/528/2014	12/06/2014	MITALIBEN W.O. KALPESH THAKKAR D.O. RAMESHBHAI THAKKAR,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	KALPESH KANAIYALAL THAKKAR THROU.SPL POA YOGESHBHAI A THAKKAR,	MR MITUL R DESAI
2903	MCA/646/2014	25/02/2014	BHARATKUMAR UMANGLAL DAVE,	MR DHRUV K DAVE	MS.ARCHANA DHANANJAY CHATRE LOK PRAKASHAN LTD,SHREYANSHBHAI S SHAH-MANAGING EDITOR,SMRUTI S SHAH-MANAGING DIRECTOR	
2904	MCA/659/2014	31/03/2014	NARENDRA DHIRAJLAL DESAI,	MR PRABHAKAR UPADYAY	JAI PRAKASH SHIVHARI - DISTRICT COLLECTOR,GENERAL MANAGER - P AND A	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2905	MCA/661/2014	21/03/2014	ADAM B CHAKI,	MR HASHIM QURESHI	GOVERNMENT OF INDIA THROUGH SECRETARY,GOVERNMENT OF GUJARAT THROUGH CHIEF SECRETARY	GOVERNMENT PLEADER
2906	MCA/667/2014	18/03/2014	DHIMMAR AMRUTLAL NARANDAS,RANA PRAMOD NANUBHAI,BHAVSAR RAMESHCHANDRA JAMNADAS	MR KB PUJARA	SURESH J SHETH- CHIEF OFFICER,	NOTICE SERVED BY DS
2907	MCA/668/2014	06/03/2014	RAHUL LALITBHAI TRIVEDI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,V.B PATEL,M J THAKKER	
2908	MCA/669/2014	15/04/2014	DAXABEN CHANDULAL JOSHI,	MR NK MAJMUDAR	STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY RAJESH KISHOR,P K TANEJA - COMMISSIONER,R N MAHETA - CHIEF DISTRICT MEDICAL OFFICER-CUM CIVIL SURGEON	GOVERNMENT PLEADER
2909	MCA/674/2014	04/03/2014	RAMESHBHAI SAVJIBHAI RAMANI,	MR GAURANG H BHATT	STATE OF GUJARAT,HIMANSHUBHAI RAMNIKBHAI PARIKH,PRAVINBHAI HIRABHAI DUBLA	
2910	MCA/684/2014	11/08/2014	BAROT JOTSNABEN W/O DINESHBHAI ARJUNJI & D/O MAFAJI BHEMAJI BAROT,	MR MAHENDRA U VORA	DINESHBHAI ARJUNJI BAROT,	MR HARDIK G PATEL

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2911	MCA/687/2014	04/03/2014	JAYRAJ MAHAVIR KOSHTI,	MR SACHIN D VASAVADA	RAKHI JAYRAJ KOSHTI,PURANDAS KAUL,RAMVATI PURANDAS KAUL,PREETI PURANDAS KAUL,RAVINDRA PURANDAS KAUL,PRAKSH PURANDAS KAUL,SANJEEV PURANDAS KAUL	
2912	MCA/707/2014	06/03/2014	AMIT KALIDAS VYAS,	MR HEMANT MAKWANA	STATE OF GUJARAT,THE POLICE SOMMISSIONER,J H SARVAIYA,J V PATEL,H C RAMGAR,KISHANBHAI PRATAPSINH	
2913	MCA/708/2014	17/04/2014	SHREE PATAN TALUKA SAHKARI KHARID VECHAN SANGH LTD,	MR PRAVIN P PANCHAL	MANOJBHAI PATEL-CHIEF EXECUTIVE OFFICER,BHANUBHAI KATHIYA,MUKESH PATEL	MR DIPAN DESAI
2914	MCA/709/2014	17/06/2014	MANISHABEN JAYANTILAL PATEL,	MR ANKIT SHAH,MR.JAY S SHAH	JIGNESHKUMAR AMRATBHAI PATEL,	MR UTPAL M PANCHAL
2915	MCA/719/2014	06/03/2014	PRAJAPATI NATUBHAI GANDALAL,PRAJAPATI POPATBHAI GANDALAL,PRAJAPATI GANPATBHAI SHAMBHUBHAI,PRAJAPATI GOVINDBHAI SHAMBHUBHAI	MR DK PRAJAPATI	EXECUTIVE ENGINEER-IRRIGATION DIVISION,SPECIAL LAND ACQUISITION OFFICER-I	
2916	MCA/725/2014	13/03/2014	THE SURAT DISTRICT COOPERATIVE SPINNING MILL LIMITED,	MR CHIRAG B PATEL	NARENDRABHAI PREMJIBHAI PATEL,PARSOTTAMBHAI LAVABHAI SARKHELIYA,JIVRAJBHAI DEVJIBHAI ITALIYA,MAHESHBHAI JIVRAJBHAI DESAI,JIVRAJBHAI KARAMSIBHAI DESAI,LABHUBEN JIVRAJBHAI DESAI,JAISHREEBEN MAHESHBHAI DESASI,RASHABEN DIPAKBHAI VAGHANI,BHAVIKABEN DIVYAKANTBHAI NAROLA,CHANDANBEN VITHALBHAI VAGHASIYA,DHIRUBHAI LAKHABHAI KABARIYA,RAMESHBHAI RAVJIBHAI DUDHAT,KAJALBEN RAMESHBHAI DUDHAT,DEVJIBHAI PRAGJIBHAI ZALAVADIYA,LABHUBHAI CHHAGANBHAI LATHIYA,BHARATBHAI BACHUBHAI GORASIYA,RAMESHBHAI LAXMANBHAI GOYANI,PARULBEN NARESHKUMAR VASOYA,NARESHKUMAR BABUBHAI VASOYA,ALPESHKUMAR TULSIBHAI SASPARA,TULSIBHAI BHAGWANBHAI SASPARA,TULSIBHAI BHAGWANBHAI SASPARA,VANMALIBHAI BHAGWANBHAI SASPARA,VANMALIBHAI BHAGWANBHAI SASPARA,DHANJIBHAI BHAGWANBHAI SASPARA,VITHALBHAI HARIBHAI VAGHAISYA,CHANDANBEN VITTHALBHAI VAGHASIYA,ASHOKBHAI KHIMJIBHAI MALANI,PRATAPBHAI VALLABHBHAI JOGANI,JIVRAJBHAI ODHAVJI DESAI,RAVJIBHAI KARSANBHAI DESAI,ASHABEN ARVINDBHAI PATEL,VINUBHAI LALCHANDBHAI VAISHNAV,LALCHANDBHAI BHURABHAI VAISHNAV,KISHORBHAI LALCHANDBHAI VAISHNAV	
2917	MCA/728/2014	27/03/2014	EKTA DEVELOPERS,	MR JIGAR M PATEL	J B SAKHIYA,	
2918	MCA/734/2014	09/05/2014	NATVARLAL DAHYALAL THAKKAR,	MR NM KAPADIA	STATE OF GUJARAT,COLLECTOR OF AHMEDABAD	GOVERNMENT PLEADER
2919	MCA/743/2014	10/03/2014	JAWAHARNAGAR JHOOPDA SAMITTEE MANDAL (OLD RAILWAYLINE),	THAKKAR AND PAHWA ADVOCATES	GURUPRASAD MOHAPATRA,H R SHAH,UNION OF INDIA,DIVISIONAL RAILWAY MANAGER -WORK,SENIOR- D E N,ESTATE OFFICER	
2920	MCA/752/2014	31/07/2014	PURVI KUNAL NAYAK,	MR HRIDAY BUCH	KUNAL JASHVANTLAL NAYAK,	MR PADMRAJ K JADEJA
2921	MCA/754/2014	08/09/2014	MAHESHKUMAR CHANDULAL ACHARYA,	MR PH PATHAK	D. S. CHAUDHARY - DEPUTY EXECUTIVE ENGINEER,T.V. CHAUDHARY	NOTICE SERVED BY DS,MR HS MUNSHAW

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2922	MCA/770/2014	12/03/2014	THAKOR DOHSING AMASING,THAKOR FULSING AMARSING,THAKOR VINUBA BHOPALSING,THAKOR SURYABA BHOPALSING,THAKOR ASHABA BHOPALSING,THAKOR PRAKASHBA BHOPALSING,THAKOR JESALSING BHOPALSING,THAKOR MUKESHSING BHOPALSING	MR ANKIT Y BACHANI	STATE OF GUJARAT,THE MAMLATDAR,THE CIRCLE OFFICER GOLA,CHAUHAN HIRSING DADSING,CHAUHAN GANPATSING HIRSING,CHAUHAN RAVATSINH KARANSINH	
2923	MCA/772/2014	03/07/2014	RACHNA KIRTESH BUKELIYA,	MR. VISHAL P THAKKER	KIRTESH MULJIBHAI BUKELIYA,	MR AS ASTHAVADI
2924	MCA/773/2014	17/07/2014	MANJULABEN RANJITSINH SOLANKI,	MR. VISHAL P THAKKER	M P SINGH-CIVIL SURGEON,STATE OF GUJARAT-P K SOLANKI,V P CHAUHAN	GOVERNMENT PLEADER
2925	MCA/774/2014	17/04/2014	HASUMATIBEN BHAGUBHAI PATEL,	MR KB PUJARA	SANGEETA SINGH - IAS,R C RAWAL - DIRECTOR OF PRIMARY EDUCATION,JAYSINGBHAI MANABHAI KHARADI - DISTRICT PRIMARY EDUCATION OFFICER,JAYSINGBHAI MANABHAI KHARADI,YOGESHBHAI SUKHABHAI PATEL,MAHAVIRBHAI MANISHANKAR JOSHI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
2926	MCA/776/2014	13/06/2014	SHILPABEN W/O RAJESH HANUMANSING KSHATRIYA,	MR HEMANT MAKWANA	STATE OF GUJARAT,R P PATEL,THE GENERAL REGISTRAR	
2927	MCA/779/2014	23/06/2014	AEKTABEN CHANDRAKANTBHAI JOSHI,	MR TUSHAR L SHETH	BHAVESHKUMAR MAHESHBHAI BHATT,	MR AS ASTHAVADI
2928	MCA/785/2014	10/04/2014	BL DAVE,	(MR KG PANDIT)	SANJAY PRASAD-CHIEF SECRETARY,SONAL MISHRA- DIRECTOR OF EMPLOYMENT AND TRAINING,HV BHATT OR HIS SUCESSOR IN OFFICE	
2929	MCA/793/2014	09/04/2014	AVNISHBHAI P VAISHNAV,RAMESHBHAI R VARA,BIPINBHAI THAKKAR,VINODBHAI B GOR,KACHCHH JILLA MAZDOOR VIKAS MANCH	(MR PRANAV S DAVE),MR SHIVANG M SHAH	GIRISH BHATT - DIRECTOR OF MUNICIPALITIES,P K BRAHMBHATT - REGIONAL DIRECTOR OF MUNICIPALITIES,CHIEF OFFICER	GOVERNMENT PLEADER,MR BY MANKAD
2930	MCA/808/2014	28/04/2014	GHANSHYAMBHAI KARSANBHAI PATEL,	MR NM KAPADIA	MUNICIPAL COMMISSIONER,RAJESH C JHARIWALA	NOTICE SERVED,MR CJ VIN
2931	MCA/826/2014	28/04/2014	GUJARAT ENGINEERING AND GENERAL KAMDAR UNION,	MR TR MISHRA	RANJITSINGH SENISINGH,	MR MK VAKHARIA
2932	MCA/834/2014	25/06/2014	PALLAVI T DATTA DAUGHTER OF TARAKNATH DATTA,	MR TARAK DAMANI	SANDIP DE,	MR.HIREN M MODI
2933	MCA/837/2014	07/04/2014	ANILKUMAR NAVINCHANDRA SHAH,	(MR FB BRAHMBHATT)	COLLECTOR DISTRICT ANAND,CHIEF OFFICER	
2934	MCA/839/2014	08/09/2017	RAMKISHAN MURLIDHAR KHOLA, EX. SCIENTIST/ENGINEER SF,,	NOTICE UNSERVED	K. RADHAKRISHNAN -CHAIRMAN - UNION OF INDIA,K. RADHAKRISHNAN,A.S. KIRAN KUMAR	NOTICE SERVED,NOTICE SERVED BY DS,MR DEVANG VYAS
2935	MCA/841/2014	08/09/2017	RAMKISHAN MURLIDHAR KHOLA,	NOTICE UNSERVED	K. RADHAKRISHNAN - CHARIMAN - UNION OF INDIA,K. RADHAKRISHNAN,A.S. KIRAN KUMAR	NOTICE SERVED BY DS,MR IH SYED
2936	MCA/842/2014	18/09/2015	JAYSHRIBA W/O VIJAYSINH RATHOD D/O KISHORSINH JADEJA,VRUJRAJSINH VIJAYSINH RATHOD-MINOR- THRRO' JAYSHRIBA V RATHOD	MR HARSHIT S TOLIA,MR PARTH S TOLIA	VIJAYSINH GHANSHYAMSINH RATHOD,	MR BHUNESH C RUPERA,MR R D CHAUHAN,MS.MANJULA R CHAUHAN,BELABEN M NAYAK

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2937	MCA/843/2014	06/05/2014	VORA HEENABEN V,PATEL MALTIBEN MANDABHAI,VORA RAJASHREEBAN VASHITABHAI,VAGHELA KANUSINH LALSINH,PRAJAPATI NITINBHAI CHUNILAL,HORIYA RAMABEN PUNABHAI,DAVE MADHAVIBEN RASIKLAL,RATHOD KISHORBHAI MOHANLAL,TRAVADI PARAGBHAI R,ADEPAL GANPAT RANOMAL,PANDE RAMESHBHAI RAMPRATAP,HIRANI MUKTABEN MAVJIBHAI,JOSHI ROHITBHAI ARVINDBHAI,TRIVEDI ALPESHBHAI MANVANTRAY,BHATAIYA MOHANBHAI VELABHAI,PRAJAPATI SANKARBHAI G,GHADVI SHARDABEN C,RATHOD DEVENDRASINH K,PATEL KAMLESH D,PATEL MANHARKUMAR KESAVLAL,VANKAR VITHABHAI K,SOMPURA PRATIBHABEN H,PATEL NILABEN S,CHANDHARI DIPTI U,PARMAR BALDEV N	MS VIDHI J BHATT	A M TIWARI - THE SECRETARY,R U PUROHIT,RADHA CHAUHAN - SECRETARY	GOVERNMENT PLEADER,MR IH SYED
2938	MCA/844/2014	06/05/2014	VAGHELA RAMESH MAVJIBHAI,MAKWANA JAYESHBHAI SURESHBHAI,SOLANKI DEVANGNABEN NATWARBHAI,RATHWA MUKUNDBHAI BHAGABHAI,CHRISTIAN MONIKABEN KANTIBHAI,GHADGE UMESH DAMAJIRAO,BHAGAR CHANDRAPRAKASH DAYANIDHAN,RATHWA PANKAJKUMAR BHADUBHAI,RATHWA BHUNIYABHAI VECHALABHAI,KOLI PRABHUBHAI SHANKARBHAI,RATHWA GEMSINGBHAI KESUDABHAI,CHAUDHARY KIRTIBHAI PARAGJIBHAI	MS VIDHI J BHATT	A M TIWARI - THE SECRETARY,R U PUROHIT - DIRECTOR,RADHA CHAUHAN - SECRETARY	GOVERNMENT PLEADER,MR IH SYED
2939	MCA/845/2014	06/05/2014	RATHOD GOVINDBHAI NATHUBHAI,TIMBADIA CHATURBHAI BHIKHABHAI,VYAS RASIK CHUNILAL,PARMAR JITENDRA ARJANBHAI,TRIVEDI JITENDRA VINODRAI,VERSIA RIYAZBHAI AMIRALI,AERDA RAMSINH JIVABHAI,PANDYA SANJAYKUMAR SHANTILAL,VADHER RASIK RAMJIBHAI,VANKAR DALABHAI DHULABHAI,BAGDA JAGDISHCHANDRA BHAYABHAI,ODEDARA RAJESHKUMAR VIRAMBHAI,CHANDPA ALABHAI BEHARBHAI,SUREJA PRITIBEN JAMNADAS,CHAUDHARI VATSALKUMAR SAJJANSINH,SOLANKI SHAILESH ZAVERBHAI,THAKAR RASIKLAL BHUPATRAI,GADHIYA DAXABEN KALUBHAI,BHATT NIKETAN ARVINDKUMAR,CHAVDA JAYANTIBHAI KANJIBHAI,PITHADIYA SUMIT HASMUKHBHAI,GOHIL KESHUBHAI BALABHAI,THUMMAR MANISHABEN RAVJIBHAI,BHATT PURVIBEN HARGOVINDBHAI	MS VIDHI J BHATT	A M TIWARI - THE SECRETARY,R U PUROHIT,RADHA CHAUHAN - SECRETARY	GOVERNMENT PLEADER,MR IH SYED
2940	MCA/848/2014	01/05/2014	N K INDUSTRIES LTD,	NANAVATI ASSOCIATES	BANPAL OIL CHEM PVT LTD,HARJIBHAI JOITABHAI PATEL,SUB INSPECTOR POLICE	NOTICE SERVED BY DS,(MR VM PANCHOLI),MR SHALIN N MEHTA,MR TUSHAR CHAUDHARY
2941	MCA/852/2014	05/05/2014	HEENABEN KAMLESHBHAI JOSHI,	MR PRATIK Y JASANI	KAMLESH PRAFULCHAND JOSHI,	NOTICE SERVED
2942	MCA/853/2014	24/03/2014	NAROTTAM RAMCHANDRA NAINANI,	MR RC SEJPAL	MASTEC INDIA (DIVISION OF MASTECH GROUP) THROUGH DIRECTOR IT,MEET FIBRE GLASS THROUGH PRAVIN PARMAR,GOODS CARRIER-OWNER PARAS JAIN	
2943	MCA/855/2014	24/03/2014	DASHRATH KACHRABHAI VALAND,AMRUT KACHRABHAI VALAND,PRAVIN KACHRABHAI VALAND,MENABEN WD/O KACHRABHAI MAGANBAHI VALAND,JAYANTIBHAI KESHAVLAL VALAND	MR TATTVAM K PATEL	GANESH HOUSING CORPORATION LTDTHROUGH HARSHAD R SHAH,JAYESH NATWARLAL PATEL,HARESH NATWARLAL PATEL,RAJESH SHANTILAL ADANI,SURSUTA CO-OP HOUSING SOCIETY LTD THROUGH KAUSHAL K SHAH,PARESH PRABHUDAS PANCHAL	
2944	MCA/856/2014	05/05/2014	HASMUKHBHAI MAHENDRABHAI PATEL,	MR GIRISH M DAS	RAJENDRA ASARI,ADD. CHIEF SECRETARY,DIRECTOR GENERAL OF POLICE,POLICE INSPECTOR,GAURANG PATEL,SHRI TOMAR	,MR VAIBHAV A VYAS,MR.SANAT B PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
2945	MCA/864/2014	25/08/2014	HETAL WIFE OF KULINKUMAR UPADHYAY,	MR JIGNESH L HAJARE	KULINKUMAR RAMESHBHAI UPADHYAY,	SERVED BY AFFIX. (R)
2946	MCA/872/2014	10/04/2014	RAMESHKUMAR RAMJIBHAI,BHIKHABHAI BHIMABHAI,SURESH GEHIMAL MULACHANDANI,BHURABHAI KABABHAI,RAMNIKBHAI PUNJABHAI,RAJUBHAI JERAMBHAI,KANAIYALAL KHATANMAL LALVANI,KANJIBHAI JERAMBHAI,CHANDAN CHANDRAKANT BHAGWANDAS,KAMLESHKUMAR PARSHOTTAMDAS,PARSHOTTAM BHAGWANDAS,HIRANAND KHATANMAL,PARSHOTAM JERAMBHAI,MUKESHKUMAR MOTIRAM RAMNANI,RAMESHBHAI JERAMBHAI,NARESH KANSARAMAL MAKHIJA,KANIYALAL HOTCHAND,HOTCHAND DAVARMAL,MURAJMAL HETCHAND,DULHANOMAL UDHOMAL,DIYA MADHA,SINDHU BHURA,LALJI JERAM PARMAR,GHANSHYAMDAS BALCHAND,DEVSHI ARJAN MERU,UDHARAM NAVEDMAL,NARIMAL MIRCHMAL ADVANI,DILIP VISANDAS,BHERUMAL KUNDANDAS,RAMESHKUMAR BHAGWANDAS,BHIKHUBHAI DAMJIBHAI,GOPAL MEGHJIBHAI,KARA NATHA RATHOD,GOVIND TEJA,TAPU JIVA NAKRA,BHIKHUBHAI PUNJABHAI,GOVIND VASHRAM,CHHAGAN GOVIND NAKRA,KANJI GOKAL PARMAR,MAGAN GOKAL PARMAR,BHURA KALA,LAKHMAN CHANA,GOVA GOPAL,NANJI CHHNA PRAVIN ARJAN,MANSUKH MOHANBHAI,JAGDISH GOKALBHAI,MOTIRAM TRIKAMDAS,DHIRAJLAL GOKALJI,PARMAR PARSHOTTAM JERAMBHAI,NARESHKUMAR HASROMAL MAKHIJA	MR DIPAL R RAVAIYA	AALOK KUMAR PANDEY - IAS,DINESH V KODIYATAN- CHIEF OFFICER,RAJKUMAR A VADHWANI -PRESIDENT	
2947	MCA/873/2014	11/09/2014	SHIVPRASAD SHYMALDAS RANA,	(MR AJ SHASTRI)	B.J.BHATT - COLLECTOR INCHARGE OF ARAVALLI DISTRICT,BHANCHA NIDHI PANI - COLLECTOR INCHARGE OF DISTRICT SABARKANTHA,SUTHARIA - JUNIOR TOWN PLANNER	GOVERNMENT PLEADER,MR HS MUNSHAW
2948	MCA/903/2014	10/12/2014	DEVESH BHATT,	NOTICE SERVED	SUO-MOTU,BHUPATBHAI BANSIDAS VISHNU,H H AGRAWAT,HEMANTBHAI SHAH,SHRI-JUSTICE- M R SHAH,KUM.-JUSTICE SONIABEN GOKANI	
2949	MCA/904/2014	26/03/2014	KAPILABEN VASANTKUMAR SONERI,KAMLESHKUMAR VASANTKUMAR SONERI,GHANSHYAMBHAI VASANTKUMAR SONERI,ALKABEN VASANTKUMAR SONERI	MR VIMAL A PUROHIT,MR. MRUGESH A BAROT	MANIBHAI JETHABHAI PATEL-DECD.,JAYABEN MANIBHAI PATEL,RAJNIKANT MANIBHAI PATEL,KANUBHAI MANIBHAI PATEL,CHANDRIKABEN MANIBHAI PATEL,ITABEN MANIBHAI PATEL,KIRANBHAI MANIBHAI PATEL,LATESHBHAI MANIBHAI PATEL	
2950	MCA/905/2014	08/09/2017	RAM KISHAN MURLIDHAR KHOLA,	NOTICE UNSERVED	K RADHAKRISHNAN - CHAIRMAN,K RADHAKRISHNAN - CHAIRMAN,A S KIRAN KUMAR	NOTICE SERVED BY DS,NOTICE UNSERVED,MR IH SYED
2951	MCA/907/2014	22/07/2014	VINABEN W/O ANANADBHAI DUDHAIYA,	(MR NIKHIL S KARIEL)	ANANDBHAI RAMNIKLAL DUDHAIYA,	MR VILAS G GOSWAMY
2952	MCA/908/2014	11/08/2014	UJJWALA WIDOW OF AUN BONDE,KUM.HETAL @ DOLLY ARUN BONDE THROUGH UJJVALA ARUN BONDA	MS ASHLESHA M PATEL	CHETAN BHAILAL JHALA,THE PRINCIPAL INDUSTRIAL TRAINING INSTITUTE,THE UNITED INDIA INSURANCE CO.LTD	GOVERNMENT PLEADER,DELETED,MR PALAK H THAKKAR
2953	MCA/912/2014	02/04/2014	DHARMESH L PANELIYA,	MR MJ MEHTA	D J PANDIAN -IAS-,T. NATRAJAN -IAS-	
2954	MCA/917/2014	05/02/2015	SUO MOTU - CONTEMPT,	SUO MOTU	CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARY,CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARRY,CHAIRMAN - SECRETARRY,THE COMMISSIONER	RULE SERVED,MR KV SHELAT,MR BHUSHAN B OZA,MR SATYAM Y CHHAYA,MR KEYUR K ACHARYA

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2955	MCA/921/2014	15/04/2014	HASMUKHBHAI LALBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MONA KHANDHAR -IAS,D D PARMAR	
2956	MCA/928/2014	05/05/2014	RANIBEN WD/O DEVABHAI BARAIA,	MRS KRISHNA G RAWAL	SANJAY T. RAMANUJ - CHIEF OFFICER,ALOK KUMAR PANDEY - DISTRICT COLLECTOR,MR. DHOLIA - LOCAL FUND EXAMINER,G.A.SHAH - DIRECTOR OF MUNICIPALITY	GOVERNMENT PLEADER,MR MURALI N DEVNANI
2957	MCA/929/2014	05/05/2014	RAJABHAI NARANBHAI VANSH,	MRS KRISHNA G RAWAL	SANJAY T. RAMANUJ - CHIEF OFFICER,ALOK KUMAR PANDEY - DISTRICT COLLECTOR,MR. DHOLIA - LOCAL FUND EXAMINER,G.A.SHAH - DIRECTOR OF MUNICIPALITY	GOVERNMENT PLEADER,MR MURALI N DEVNANI
2958	MCA/930/2014	05/05/2014	HANIFBHAI KAMALBHAI SHEKH,	MRS KRISHNA G RAWAL	SANJAY T. RAMANUJ - CHIEF OFFICER,ALOK KUMAR PANDEY - DISTRICT COLLECTOR,MR. DHOLIA - LOCAL FUND EXAMINER,G.A.SHAH - DIRECTOR OF MUNICIPALITY	GOVERNMENT PLEADER,MR MURALI N DEVNANI
2959	MCA/948/2014	24/04/2014	SHARDABEN SOMABHAI JADAV (RATHOD),	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,BAKUL D JANI - OFFICE OF THE PAY AND ACCOUNTS DEPARTMENT	GOVERNMENT PLEADER
2960	MCA/950/2014	05/05/2014	JAYRAJ N. ZALA,	MR PH PATHAK	K.S.DETROJA - MANAGING DIRECTOR,R.P.PATEL - ASSISTANT DIRECTOR (SC)	MR HS MUNSHAW
2961	MCA/951/2014	24/06/2014	SMITABEN KANUBHAI RATHAVA,	MR AMRISH K PANDYA	RAJESHBHAI MADHAVSINH BARIYA,	RULE SERVED BY DS
2962	MCA/959/2014	16/07/2014	BHAKTIBEN W.O. AMITBHAI PRAHLADBHAI RAJYAGURU,	MR G R MANAV	AMITBHAI PRAHLADBHAI RAJYAGURU,	NOTICE SERVED,RULE UNSERVED,DS AFF.NOT FILED (R)
2963	MCA/964/2014	02/04/2014	SAVARKUDLA MUNICIPALITY,	MR DEEPAK P SANCHELA	KANUBHAI M GEDIYA,JAYANTIBHAI VATALIYA	
2964	MCA/967/2014	10/12/2014	DEVESH BHATT,	NOTICE NOT RECD BACK	SUO MOTU,BHUPATBHAI BANSIDAS VISHNU,DR. H. H. AGRAWAT,HEMANTBHAI SHAH,SHRI JUSTICE M. R. SHAH HON'BLE JUDGE,SHRI JUSTICE R. P. DHOLARIA HON'BLE JUDGE	
2965	MCA/972/2014	01/04/2014	KRUSHNAKUMAR O AGNIHOTRI,JITENDRASINH RAMBAHADUR CHAUHAN	MR RL MEHTA,MR PINAKIN B RAVAL	VINODCHANDRA D PRAJAPATI,RANGNATHACHARYA GURU RAMPURAPANNACHARYA,THE CHARITY COMMISSIONER,STATE OF GUJARAT	
2966	MCA/973/2014	23/06/2014	MADHUKAR VADILAL PARIKH,JAYSHREE JAGAT SHAH	MR AK CLERK	SATYAGRAH CHHAVNI CO OP. HSG. SOC LTD,KIRTIBHAI PATEL - PRESIDENT,RAVJIBHAI H PATEL - VICE PRESIDENT,PRAVINBHAI G PATEL - VICE PRESIDENT,BAKULBHAI R SHAH - SECRETARY,AJAYBHAI M PATEL - JOINT SECRETARY,GAURANGBHAI G MEHTA - JOINT SECRETARY,MAHENDRASINGH B DODIA - TREASURER,ARCHANABEN K AMIN - MEMBER EXECUTIVE COMMITTEE,DEEPAK G SHAH - MEMBER EXECUTIVE COMMITTEE,MANSUKHBHAI R RAJPARA - MEMBER EXECUTIVE COMMITTEE,MAHENDRABHAI S SHAH - MEMBER - EXECUTIVE COMMITTEE,ASHOKBHAI M BHALVAT - MEMBER - EXECUTIVE COMMITTEE,RAMESHBHAI SHAH - MEMBERR - EXECUTIVE COMMITTEE,KIRIT R BRAHMBHATT - MEMBER - EXECUTIVE COMMITTEE	

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2967	MCA/974/2014	23/06/2014	HARENDRA V JOSHI,	MR AK CLERK	SATYAGRAH CHHAVNI CO OP. HSG. SOC LTD,KIRTIBHAI PATEL - PRESIDENT,RAVJIBHAI H PATEL - VICE PRESIDENT,PRAVINBHAI G PATEL - VICE PRESIDENT,BAKULBHAI R SHAH - SECRETARY,AJAYBHAI M PATEL - JOINT SECRETARY,GAURANGBHAI G MEHTA - JOINT SECRETARY,MAHENDRASINGH B DODIA - TREASURER,ARCHANABEN K AMIN - MEMBER EXECUTIVE COMMITTEE,DEEPAK G SHAH - MEMBER EXECUTIVE COMMITTEE,MANSUKHBHAI R RAJPARA - MEMBER EXECUTIVE COMMITTEE,MAHENDRABHAI S SHAH - MEMBER - EXECUTIVE COMMITTEE,ASHOKBHAI M BHALVAT - MEMBER - EXECUTIVE COMMITTEE,RAMESHBHAI SHAH - MEMBERR - EXECUTIVE COMMITTEE,KIRIT R BRAHMBHATT - MEMBER - EXECUTIVE COMMITTEE	
2968	MCA/979/2014	09/05/2014	ADITI MAHENDRABHAI DESAI,	MR HB SINGH	KAMLESH SHAH,	NOTICE SERVED BY DS
2969	MCA/982/2014	01/07/2014	RAJUBHAI RATILAL RAVAL,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	BHADRESH C SHAH PRINCIPAL,	MR DJ BHATT
2970	MCA/985/2014	26/08/2014	VARSHABEN MAHENDRABHAI KABARIA,	MR P P KASVALA	MAHENDRABHAI RAMESHBHAI KABARIA,	MR D A CHAUDHARI,SHWETA S SHARMA
2971	MCA/994/2014	12/06/2014	PRASHAD NARENDRA DHARMADHIKARI,	MR VIRAL K SALOT	BINA ALIAS URVASHI W.O. PRASHAD DHARMADHIKARI D.O. RAJENDRABHAI AKOLKAR,	MR.RAJESH B SONI
2972	MCA/997/2014	09/05/2014	DHARMENDRASINGH P. VAGHELA,ALIASGAR K. PATEL,RAJUBHAI G. NAGVADIA	MR PH PATHAK	VERESH SINHA - INCHARGE CHARIMAN,R.P.PATEL - EXECUTIVE ENGINEER	NOTICE SERVED BY DS,(MR NIRZAR S DESAI)
2973	MCA/998/2014	14/07/2014	SATUJI NATHAJI CHAVDA,	MR PH PATHAK	S.S.OZA - EXECUTIVE ENGINEER,	MR HS MUNSHAW
2974	MCA/1000/2014	27/03/2015	AMRUTBHAI KESHAVBHAI DHANANI,	THAKKAR AND PAHWA ADVOCATES	MANOJBHAI RAVJIBHAI RADADIYA,RAVJIBHAI SHAMBHUBAHI RADADIYA,VINODBHAI RAMJIBHAI VIRADIYA PARTH CORPORATION THRO ITS PARTNER,SURAT MUNICIPAL CORPORATION	MR DHAVAL G NANAVATI,MR DHAVAL M BAROT,MR AMIT V THAKKAR
2975	MCA/1010/2014	09/05/2014	MULCHAND SHARMA SON OF RAMDHAN SHARMA,	MR HB SINGH	VINAY BAPTIWAL,	MR RAVI KARNAVAT
2976	MCA/1016/2014	05/05/2014	NEETA MINESHKUMAR SHAH,	MRS NISHA M PARIKH	MINESHKUMAR MANUBHAI SHAH,	NOTICE SERVED
2977	MCA/1019/2014	04/04/2014	NIRMALA SOCIETY (NIRMALA CONVENT SCHOOL),	M/S RJ RAWAL ASSOC.,MR. CHIRAG M PATEL	STATE OF GUJARAT,A.N.BAHMANIYA - HEAD SURVEYOR,PARESHKUMAR DHIRENKUMAR ADHIYA - ASSISTANT TOWN PLANNER,GHUSABHAI TAPUBHAI	,GOVERNMENT PLEADER,MR YOGESH S LAKHANI
2978	MCA/1034/2014	19/12/2014	TARLIKA MARKAND BHATT,	MS RENISHA R VYAS	S. GUNASEKARAN SINNASAMY,K. THIRUMALAISAMI,RELIANCE GENERAL INSURANCE COMPANY LTD,BHARTBHAI NATWARLAL BHATT,ICICI LOMBARD GENERAL INSURANCE CO	RULE NOT RECD BACK,RULE SERVED,RULE SERVED BY DS,MR RUTVIJ M BHATT,MR NIKUNT K RAVAL
2979	MCA/1035/2014	15/04/2014	MAHENDRAKUMAR CHANDULAL PATEL,	MR MAHESH BHAVSAR	ROOPVANTSING - DISTRICT COLLECTOR,V.K.JOSHI - MAMLATDAR,ASHOK GULABCHAND CHECHANI	
2980	MCA/1044/2014	30/06/2014	SHREE NARNARAYAN EDUCATION TRUST SANCHALIT,	MS MAMTA R VYAS	A M TIWARI - CHAIRMAN,	NOTICE SERVED
2981	MCA/1047/2014	12/06/2014	YOGESHBHAI AMBALAL PATEL,		JAYPRAKASH PRUTHVILAL PANDEY - PRESIDENT,KIRTIBHAI DADUBHAI PATEL - MANAGING TRUSTEE,ABHAYBHAI V SHIRSAGAR - PRINCIPAL,NAVNITBHAI M MEHTA,SADHANABEN MANUBHAI PARIKH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR DIPEN C SHAH
2982	MCA/1048/2014	15/04/2014	RAMESHBHAI SHANTIBHAI RUPARELIYA,	MR MAHESH BHAVSAR	ROOPVANTSING - DISTRICT COLLECTOR,V.K.JOSHI,ASHOK GULABCHAND CHECHANI	

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2983	MCA/1054/2014	24/04/2014	SALIM NOORMOHMAD MANSURI,	MR PS PATEL,MR. R.D.KINARIWALA	VINOD RAO - COLLECTOR BARODA,JENUN DAVE - COLLECTOR CHHOTA UDAIPUR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
2984	MCA/1055/2014	25/04/2014	RAMCHANDRA BHAILAL SADIWALA,SHANTILAL NAGARDAS SHAH,CHANDRESH HIRALAL MODI - DECEASED THROUGH HIS WIFER BHAGWATIBEN CHANDRESH MODI,MAHENDRA HARILAL SHAH,MANHARLAL KHIMCHAND SHAH,PRAVINCHANDRA CHANDULAL SHAH - DECEASED THROUGH HIS SON VISHAL PRAVINCHANDRA SHAH,MADHUSUDAN MANILAL PANCHAL,KRUSHNAKANT JETHALAL PANCHAL,INDRAVADAN BHAILALBHAI SADIWALA - DECASED THROUGH HIS WIFE,CHANDRAKANT MULSHANKAR VYAS,KANTABEN ARVINDBHAI SHUKLA - WD/O ARVINDBHAI RAVISHANKAR SHUKLA,RAJNIKANT RANCHHODDAS GANDHI,KANAIYALAL ICHHASHANKAR BHATT - DECEASED THROUGH HIS WIFE	MR MP SHAH,MS. KRUTI M SHAH	M.N.PATEL - VICE CHANCELLOR,BALDEVBHAI V. PATEL - OFFICIATING REGISTRAR,ANAND MOHAN TIWARI - SECRETARY,PITAR MAKHIK MEKWAN - DISPATCH RIDER,ARVINDBHAI DALICHAND TRIVEDI - HEAD CLERK,NATUBHAI SHANABHAI PARMAR - STENOGRAPHER - TYPIST,JAGDISHCHANDRA NANALAL BHATT - SENIOR CLERK,HARSHADKUMAR SOMCHAND SHAH - HEAD CLERK,KAPILPRATAP SOMNATH PATEL - HEAD CLERK,PRAVINCHANDRA CHUNILAL SHAH - HEAD CLERK,VINODBHAI CHHOTUBHAI DESAI - SENIOR CLERK,GABHAJI J. THAKORE - SECTION OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),(MRS VD NANAVATI)
2985	MCA/1056/2014	17/04/2014	RAMESH S/O ALIAS LALO PADHIYAR,	MR NM KAPADIA	PSI-P M PARMAR,POLICE COSTABLE,THE STATE OF GUJARAT THROUGH THE SECRETARY	
2986	MCA/1064/2014	09/05/2014	RAJESHKUMAR SHANTILAL MODI,	MR UT MISHRA	D M RAMANI DEPUTY GENERAL MANAGER HR,	MR PRANAV G DESAI
2987	MCA/1066/2014	01/05/2014	(ABDUL) RAHIMBHAI IBRAHIMBHAI DESAI,	MR MA KHARADI	RAJENDRAKUMAR - COLLECTOR - DISTRICT RAJKOT,	DS AFF.NOT FILED (N)
2988	MCA/1071/2014	11/04/2014	ISMAILHAJI GULAMRASUL VOHRA,	MR. D. P. KINARIWALA	DECEASED ABDULRAHEMAN GULAMRASULBHAI VOHRA,BILKISBEN ABDULRAHEMAN VOHRA,AFSANABEN ABDULRAHEMAN VOHRA,IQBALBHAI ABDULRAHEMAN VOHRA	
2989	MCA/1074/2014	19/06/2014	VIPULBHAI PRAGJIBHAI FEFAR,	(MR KISHOR M PAUL)	M.H.JOSHI - ADDITIONAL COLLECTOR,R.K.MAYANI - MAMLATDAR	GOVERNMENT PLEADER
2990	MCA/1086/2014	30/07/2014	GEETABEN @ KAVI SANKET MANSURIYA D/O BHANUBHAI MAKADIA,	MR PREMAL S RACHH	SANKET KANTIBHAI MANSURIYA,	NOTICE SERVED,RULE NOT RECD BACK,DS AFF.NOT FILED (R)
2991	MCA/1089/2014	22/04/2014	VIRSING FATABHAI CHAREL (DECD) THROUGH LEGAL HEIRS,RAMSING VIRSING CHAREL,DHARMA VIRSING CHAREL,MALTIBEN VIRSING CHAREL	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	PARSING KANA CHAREL (DECD) THROUGH LEGAL HEIRS,DEAD,PARVATBHAI PARSING CHAREL,BHEMABHAI PARSING CHAREL,XXX,LAKHABHAI PARSING CHAREL,GALABHAI PARSING CHAREL,SAVITABEN PARSING CHAREL,PARVAT PARSING CHAREL,KALU BHEMA SANGADA (DECD) THROUGH LEGAL HEIRS,KASTURIBEN KALU SANGADA,RAMESHBHAI KALU SANGADA,PUNIYABHAI KALU SANGADA,SHARDABEN KALU SANGADA,HARJI VIRSING	
2992	MCA/1090/2014	23/04/2014	NIKESH NAROTTAM BHAI APTEL,	MR ANVESH V VYAS	TALATI CUM MANTRI- DIKSHIT PATEL,	
2993	MCA/1101/2014	22/09/2014	HASMUKHBHAI HIRJIBHAI SONAGRA,	(MR KISHOR M PAUL)	S.V. WADER,M.N. BHATHWAR - DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
2994	MCA/1103/2014	27/08/2014	RANITA SINGH WIFE OF GAURAV KUMAR GAHARVAR,	MR HB SINGH	GAURAV KUMAR DEVENDRASINH GAHARVAR,	REFUSED SERVED (N)(10),RULE NOT RECD BACK,DS AFF.NOT FILED (R)
2995	MCA/1106/2014	28/08/2014	VAISHALIBEN RAKESHBHAI SOLANKI D/O CHANDUBHAI DHULABHAI VAGHELA,	MR HITESH S PADHYA	RAKESH PRAVINBHAI SOLANKI,	RULE SERVED BY DS,MR. SOEB R. BHOHARIA,VALIMOHAMMED PATHAN

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2996	MCA/1107/2014	12/06/2014	MANJULABEN GANPATBHAI CHAUHAN,MADHUKANT MANUBHAI MAKWANA,USHABEN VITTHALBAHI MAKWANA,DHARMASHILA JASHWANTLAL GOGEL,BAUDHSHILABEN/SMITABEN RAMESHBHAI PARMAR	MR SP MAJMUDAR,MR P P MAJMUDAR	STATE OF GUJARAT,HITESHKUMAR KESHAVLAL PATTANI	DS AFF.NOT FILED (N)
2997	MCA/1112/2014	01/05/2014	KIRANKUMAR RAMESHBHAI DEVMANI,	MR CR MISHRA	K. D. KAPADIA - ENTERTAINMENT COMMISSIONER,	NOTICE SERVED BY DS
2998	MCA/1116/2014	01/07/2014	MAKWANA JAYMALBHAI TALKABHAI,	MR YOGEN N PANDYA	MAHENDRABHAI VASHRAMBHAI PATEL - EXECUTIVE ENGINEER,PRESIDING OFFICER DELETED	GOVERNMENT PLEADER,DELETED
2999	MCA/1117/2014	01/07/2014	PARGHI KALAJI KACHARAJI,	MR YOGEN N PANDYA	MAHENDRABHAI VASHRAMBHAI PATEL - EXECUTIVE ENGINEER,PRESIDING OFFICER DELETED	GOVERNMENT PLEADER,DELETED
3000	MCA/1118/2014	01/07/2014	VANZARA SARTANJI VIRAJI,	MR YOGEN N PANDYA	MAHENDRABHAI VASHRAMBHAI PATEL - EXECUTIVE ENGINEER,PRESIDING OFFICER DELETED	GOVERNMENT PLEADER,DELETED
3001	MCA/1119/2014	01/07/2014	VANZARA LAXMANJI THAKURJI,	MR YOGEN N PANDYA	MAHENDRABHAI VASHRAMBHAI PATEL - EXECUTIVE ENGINEER,PRESIDING OFFICER	GOVERNMENT PLEADER,DELETED
3002	MCA/1151/2014	19/06/2014	BABUBHAI SHANABHAI SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT THROUGH,DIRECTOR MUNICIPALITIES,COLLECTOR,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY THROUGH CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR KUNAN B NAIK
3003	MCA/1152/2014	19/06/2014	MOHANBHAI AMBALAL SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT THROUGH,DIRECTOR MUNICIPALITIES,COLLECTOR,DISTRICT DEVELOPMENT OFFICER,JAMBUSAR MUNICIPALITY THROUGH CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR KUNAN B NAIK
3004	MCA/1153/2014	19/06/2014	MAFATBHAI PASABHAI SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT THROUGH,DIRECTOR MUNICIPALITIES,COLLECTOR,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY THROUGH CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR KUNAN B NAIK
3005	MCA/1155/2014	19/06/2014	IQBAL RAHIM MALEK,	MR PUSHPADATTA VYAS	STATE OF GUJARAT THROUGH,DIRECTOR MUNICIPALITIES,COLLECTOR,DISTRICT DEVELOPMENT OFFICER,JAMBUSAR MUNICIPALITY THROUGH CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR KUNAN B NAIK
3006	MCA/1208/2014	09/05/2014	MANISHBHAI MAFATLAL SHAH,VASANT BABUDAS PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH	ROOPWANT SINGH,	NOTICE SERVED BY DS
3007	MCA/1230/2014	28/08/2014	RASHIDABEN WD/O DECD. MOHAMMAD YUNUS @ YUNUSBHAI YUSUFBHAI VOHRA,MOHAMMADATIK YUNUSBHA VOHRA,SUNDASBEN YUNUSBHAI VOHRA,YUSUFBHAI BHIKHABHAI VOHRA,JUBEDABEN YUNUSBHAI VOHRA	MR.HIREN M MODI	VALLABHBHAI BACHUBHAI KATHEVAL,VINODBHAI HAMABHAI CHAVDA,THE ORIENTAL INSURANCE CO.	RULE SERVED
3008	MCA/1240/2014	24/04/2014	JUMABHAI ISHABHAI BABBAR,	THAKKAR AND PAHWA ADVOCATES	AJAY BHADOO-I A S,	
3009	MCA/1246/2014	08/07/2014	NIRANJANA CHINTANKUMAR PANDYA,	MADANSINGH O BAROD,HCLS COMMITTEE	STATE OF GUJARAT DELETED,CHINTANKUMAR ROHITKUMAR PANDYA	GOVERNMENT PLEADER,DELETED,MR HEMANT B RAVAL
3010	MCA/1247/2014	25/06/2014	KINNABEN SANKEBHAI PATEL DAUGHTER OF DASHRATHBHAI MADHABHAI PATEL,	MR M T GADHAVI,N A BRAHMBHATT	PATEL SANKETBHAI VASANTBHAI,	APURVA DAVE
3011	MCA/1248/2014	21/07/2014	SHILPABEN WIFE OF NARENDRABAHI RAJGOR,	MR G R MANAV	NARENDRABHAI MUKESHBHAI RAJGOR,	MR ABHAYKUMAR P SHAH
3012	MCA/1279/2014	10/06/2014	JAGTERAHO - BRANCH OF SENIOR CITIZEN'S SERVICE TRUST,		CHIEF MINISTER OF GUJARAT,CHIEF SECRETARY	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3013	MCA/1280/2014	20/11/2014	KIRITBHAI BABUBHAI SANGHVI,	MR DIPAL R RAVAIYA	H K DAS,K. SHRINIVAS - SECRETARY,S.K.NANDA - SECRETARY,J P GUPTA- COMMISSIONER OF REGIONAL TRANSPORT OFFICE,PADYUMANSINH DILUBHA ZALA,ASHWIN M TRIVEDI - SECRETARY,D A MODH,MANUBHAI JITENDRAKUMAR THAKKAR,YASHWANT MAHENDRAPRASAD SHUKLA,RADHAKRISHAN - INSPECTOR GENERAL OF POLICE,SURABH TOLUMBIA - SUPERINTENDENCE OF POLICE,ALOKUMAR PANDEY - COLLECTOR,RANA DILIP KUMAR - DISTRICT DEVELOPMENT OFFICER,JADAVBHAI BHAGWANBHAI VORA,V.P.PATEL -COMMISSIONER- BHAVNAGAR MUNICIPAL CORPORATION,PRAVIN KHODABHAI SOLANKI - COLLECTOR - BHAVNAGAR,HETALBEN P JOSHI - MAMLATDAR-JUNAGADH,MANIDARSINGH PRATAP PAWAR	GOVERNMENT PLEADER,DELETED
3014	MCA/1281/2014	09/06/2014	DR. PRADEEP P PRAJAPATI,		STATE OF GUJARAT,	
3015	MCA/1282/2014	06/02/2015	THE SURAT DISTRICT COOPERATIVE SPINNING MILL LIMITED,	MR CHIRAG B PATEL	NARENDRABHAI PREMJILBHAI PATEL,PARSOTTAMBHAI LAVABHAI SARKHELIYA,JIVRAJBHAI DEVJIBHAI ITALIYA,MAHESHBHAI JIVRAJBHAI DESAI,JIVRAJBHAI KARAMSIBHAI DESAI,JIVANBHAI BHAGWANBHAI SASPARA,TULSIBHAI BHAGWANBHAI SASPARA,TULSIBHAI BHAGWANBHAI SASPARA,VANMALIBHAI BHAGWANBHAI SASPARA,BHAVESHBHAI JIVANBHAI SASPARA,DHARAMSIBHAI SHAVJIBHAI VADALIYA,VANMALIBHAI BHAGWANBHAI SASPARA,ALPESHKUMAR TULSHIBHAI SASPARA,DHANJIBHAI BHAGWANBHAI SASPARA,CHATURBHAI CHHAGANBHAI PATEL,BHARATBHAI PREMJIBHAI VAGHASIYA,BABUBHAI MAVJIBHAI KHUNT,BHAGWANBHAI JINABHAI MENPARA	NOTICE SERVED,NOTICE SERVED BY DS,MR DHAVAL D VYAS,MR P C CHAUDHARI
3016	MCA/1287/2014	10/06/2014	MAHESHKUMAR SOMNATHBHAI SHUKLA,	MR BHARAT R PANDYA,MR. RAJAN J PATEL	HASMUKHRAY LABHSHANKER JOSHITALUKA DEVELOPMENT OFFICER,	
3017	MCA/1297/2014	17/09/2014	GUJARAT RAJYA KARIGAR TALIM YOJNA KARMACHARI MANDAL VARG-III,	MR PRATIK Y JASANI	STATE OF GUJARAT,PRINCIPAL SECRETARY,DIRECTOR - EMPLOYMENT AND TRAINING DEPARTMENT,DR. HASMUKH ADHIA (I.A.S.),SANJAY PRASAD - ADDITIONAL CHIEF SECRETARY,SONAL MISHRA - DIRECTOR OF EMPLOYMENT AND TRAINING	GOVERNMENT PLEADER
3018	MCA/1301/2014	09/07/2014	R B SHAH,	MS HARSHAL N PANDYA	S J DESAI - SECRETARY TO THE GOVERNMENT OF GUJARAT,	GOVERNMENT PLEADER
3019	MCA/1303/2014	13/10/2014	CHAUDHARY VALJIBHAI PARTHIBHAI,KAMRAJBHAI PARTHIBHAI MAHIVAL	MR DHAVAL D VYAS	CHAUDHARY KESARBHAI PARTHIBHAI,VALJIBHAI PARTHIBHAI MAHIVAL	MR VC VAGHELA
3020	MCA/1312/2014	06/01/2015	ARJUNBHAI AMRUTLAL NAYAK,	MR PH PATHAK	RAMESHBHAI I PATEL,A K RATHOD	GOVERNMENT PLEADER,MR RAJENDRA PATEL
3021	MCA/1314/2014	09/05/2014	URVARSHIDEVI JAIDIPSINH MAHARAUL,	MR JA ADESHRA	B.C.TRIPATHI - CHAIRMAN - GAIL (INDIA) LTD,GAUTAM PRASAD - GENERAL MANAGER (O & M)	
3022	MCA/1318/2014	10/06/2014	BINABEN NITALBHAI GANDHI,	MS JK HINGORANI,HCLS COMMITTEE	NITALBHAI DILIPBHAI GANDHI,	

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3023	MCA/1343/2014	19/06/2014	BACHUBHAI UKABHAI PATEL,	MR VAIBHAV A VYAS	R S IYENGAR - SPECIAL RECOVERY OFFICER,MANSUKH HARIBHAI RAMANI,VINODBHAI BABUBHAI PARSANA,VANITABEN BABUBHAI PARSANA,BABUBHAI MEGHJIBHAI PARSANA,NANDUBEN BABUBHAI PARSANA,KAUSHAL NATVARSINH REVAR,KUMAR NATVARSINH REVAR,RAJENDRA KUMAR DISTRICT COLLECTOR - RAJKOT,RAJENDRA DILDAN BARHAT GENERAL MANAGER	
3024	MCA/1345/2014	12/06/2014	KANTILAL UTTAMRAM UPADHYAY,	MR DIPAN DESAI	R P GUPTA-SECRETARY,	GOVERNMENT PLEADER
3025	MCA/1346/2014	23/07/2014	RABARI MANGABHAI DEVABHAI,	MR AR THACKER,SHIVANGA THACKER	H. K. DAS - IAS,U.D. SINGH,B.A. VYAS,RANA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
3026	MCA/1349/2014	18/07/2014	DEVABHAI JIVABHAI DHULIA,	MR GAURAV K MEHTA	RAJESH KISHORE- SECRETARY,P.K. TANEJA - COMMISSIONER,DR. P.R. JHA	GOVERNMENT PLEADER,NOTICE SERVED
3027	MCA/1351/2014	09/05/2014	JAYANAND N BAHUGUNA,	(MR MAHENDRA K PATEL)	MAHIM SWAMI,KRISHNA CHAUDHARI,KAMAL JYOT BRAR	
3028	MCA/1352/2014	27/06/2014	SHIV PRASAD GUPTA S/O.RAGHUBAR DYAL GUPTA,	MR PREMAL R JOSHI	ANIL GAUSWAMI - HOME SECRETARY,DEVENDRAKUMAR K PATHAK,RAM SEVAK - COMMANDANT	NOTICE NOT RECD BACK,NOTICE SERVED,MR SHAKEEL A QURESHI
3029	MCA/1355/2014	11/06/2014	KALPANABEN VIENDRASINGH TOMAR,	MR SAMIR AFZAL KHAN	ANIL VIJAYSINGH RAJPUT-JADON,	NOTICE NOT RECD BACK
3030	MCA/1358/2014	09/05/2014	RAJEEV KUMAR,	MS JIRGA D JHAVERI,MS VYOMA K JHAVERI	STATE BANK OF PATIALA,ARUNDHATI BHATTACHARYA,S A RAMESHRANGAN	
3031	MCA/1363/2014	22/07/2014	JAYABEN D/O. PREMJIBHAI PARSANA & W/O.BHIKHUBHAI NARSIBHAI DUDHATRA,,HEMLATABEN DAUGHTER OF PREMJIBHAI PARSANA AND W/O BIPINCHANDRA	MR VIMAL M PATEL	RAJENDRAKUMAR - IAS,BHAVNABEN JAYDEVSINH ZALA,MR. ANIL MUKIM	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
3032	MCA/1367/2014	02/09/2014	MACWAN REKHABEN RAVIKANTBHAI D/O MACWAN SIMONBHAI MANGALBHAI,	MS PS PALMER,BALKRISHNA ACHARYA	RAVIKANTBHAI BHAILALBHAI MACWAN,	MR.SHASHIKANT PARMAR
3033	MCA/1368/2014	21/07/2014	ASHABEN DINESHCHANDRA SHAH,	MS ASHLESHA M PATEL	HITENDRAKUMAR BHAGVANDAS NAGAR,	MR HB SINGH
3034	MCA/1370/2014	10/07/2014	JAYVADAN TRIBHOVANDAS MEHTA,	MR AS ASTHAVADI	RAJ KAMAR - IAS - SECRETARY,SUNIL KUMAR CHAUDHARY - DISTRICT REGISTRAR,A. S. LADHANI - LIQUIDATOR	GOVERNMENT PLEADER,NOTICE SERVED,MR PUSHPADATTA VYAS
3035	MCA/1387/2014	17/07/2014	BHAVNABEN DAUGHTER OF RAMANBHAI CHAUHAN,	MS. PRIYANKA R BAROT	VIPUL NARVATBHAI BARAIYA,	NOTICE SERVED
3036	MCA/1401/2014	16/06/2014	PRAFULCHANDRA GULABCHAND PAREKH,	TANNA ASSOCIATES	RAJESHBHAI GUNVANTBHAI TRIVEDI OR HIS SUCCESSOR,MADHUBHAI GONDALIYA - CHAIRMAN,SANGITA SINGH GHOSH - PRINCIPAL SECRETARY,P.B.KHARCHALIYA - ASSISTANT EXAMINER	
3037	MCA/1411/2014	17/07/2014	POOJA WIFE OF RAJENDRA SHARMA AND DUAGHTER OF BABULAL SHARMA,	MS ABHA B MAKWANA	RAJENDRA GAHNSHYAM SHARMA,	MR.MINHAJ M SHAIKH
3038	MCA/1430/2014	28/11/2014	PITHABHAI LAKHMANBHAI PITHIYA,GOVINDBHAI LAKHMANBHAI PITHIYA,MENSIBHAI LAKHMANBHAI PITHIYA,MANJUBEN LAKHMANBHAI PITHIYA,LABHUBEN LAKHMANBHAI PITHIYA,JIVIBEN LAKHMANBHAI PITHIYA,LAKSHMIBEN LAKHMANBHAI PITHIYA	MR. JIT P PATEL	JETHABHAI ARJANBHAI NADANIYA,	MR HD VASAVADA

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3039	MCA/1441/2014	10/07/2014	PARSHOTTAMBHAI CHHANABHAI,MARGHABEN BHIKHABHAI,JASUBEN BACHUBHAI,MARGHABEN BHANABHAI,JASUBEN DIPAKBHAI,LILABEN AMUBHAI,SAROJBEN GHELABHAI,GUNIBEN DAHYABHAI,HANSABEN MANABHAI,ZINABEN MANGABHAI,RAJESHBHAI DIGHABHAI,CHAMPABEN BHANABHAI,HEMUBEN DEVSJSIBHAI,INDUBEN VASHRAMBHAI,THAKARSIBHAI AJABHAI,BHANUBEN BACHUBHAI,MADHUBEN PUNABHAI,KESHUBEN MANGABHAI,KALYANBHAI RAMJIBHAI,BAVABHAI MAGANBHAI,BHANUBEN DHORABHAI,GITABEN VAGHJIBHAI,PRABHABEN DHANABHAI,RAMJIBHAI DHIRABHAI,DINUBEN SHIVABHAI,RANJANBEN RAMABHAI,REKHABEN DHIRAJBHAI,JIVANBHAI CHUNABHAI,MANJUBEN NANJIBHAI,DINESH TAPUBHAI,DINESHBHAI AJABHAI,MADHUBEN BACHUBHAI,MADHUBEN NATUBHAI,RATABHAI BHIKHABHAI,LILABEN GOVABHAI,BAKUBEN DHIRABHAI,MANGUBEN GANDABAHI,LASABEN TAPUBHAI,LILABEN BHANABHAI,KANABHAI JITABHAI (EXPIRED),MARGHABEN GANDABHAI,KANABHAI MOHANBHAI,JAYABEN GHELABHAI,LABHUBEN RASIKBHAI,RUPABEN BACHUBHAI,KUNDANBEN TASUBHAI,RAJUBEN RATNABHAI,ASHOKBHAI LALABHAI,LILABEN OGHADBHAI,LABHUBEN BHARATBHAI,RAMESHBHAI NAGARBHAI,SUDHABEN SHANKARBHAI,LABHUBEN KANJIBHAI,ANILBHAI LABHUBHAI,JAYABEN BACHUBHAI,KANABHAI DEVABHAI,SHANKARBHAI NANJIBHAI,BHANABHAI NAGJIBHAI,JASUBEN DHIRABHAI	MR RAMNANDAN SINGH	GIRISH SHAH - DIRECTOR OF MUNICIPALITIES,	GOVERNMENT PLEADER
3040	MCA/1454/2014	09/06/2014	PAYAL JAGDISHBHAI JOSHI,	MR DHAVAL A MEHTA,MR HARDIK H DAVE	MEHUL NAYANBHAI DAVE,	
3041	MCA/1459/2014	09/06/2014	NAGENRA RAJBHANDARI,	MR CHETAN K PANDYA,MR MAULIK VAKHARIYA	AMIT RAJENDRA DHOLAKIA,	
3042	MCA/1460/2014	24/07/2014	ANANT GOSALIA KARTA OF ANANT GOSALIA (HUF),DEVAL A PARIKH MBBS, M.S.,MANISH R SHAH M.D.,ASHWIN DABHI PROPRIETOR SAJIVAN HOSPITAL,HISTOPATHOLOGY&CYTOLOGY CLINICTHRO PARTNER UNITA K SHAH,NITESH K SHAH	MR DIPAN DESAI	HEMANT SURESHBHAI DHAMECHA-PRESIDENT,SANJAY SUTARIYA SHRI DHARMESH SUTARIYA	MR APURVA R KAPADIA
3043	MCA/1473/2014	18/06/2014	BABIBEN C. ZALA,RATANBEN P. SHINOL,AMRUTABEN BHALABHAI CHAUHAN,DHANU M. PATEL,KAPILA A. SOLANKI,SHARABEN N. PATEL,SULOCHNABEN DANABHAI MAKWANA,NANIBEN B. SOLANKI,SHASHIKALA MOHANBHAI PARMAR,MANISHA D. TRIPATHI	MS. NIMISHA SHARMA	STATE OF GUJARAT,AHMEDABAD DISTRICT PANCHAYAT	GOVERNMENT PLEADER,MR HS MUNSHAW
3044	MCA/1474/2014	18/06/2014	PATEL KOKILABEN CHIMANLAL,JYOTSNABEN PATEL,KANCHANBEN JAYANTILAL PATEL,FULSUNBIWI ABDUL SHAMAD MULLA,KOKILABEN J PATEL,SADHNABEN MOHANBHAI MAKWANA,SUFIYABEN SULEMAN VOHRA,NARMADABEN MANGALBHAI PARMAR	MS. NIMISHA SHARMA	STATE OF GUJARAT,AHMEDABAD DISTRICT PANCHAYAT	GOVERNMENT PLEADER,MR HS MUNSHAW
3045	MCA/1475/2014	22/07/2014	PATEL MAHENDRAKUMAR RAMDAS,	(MR KANUBHAI I PATEL)	STATE OF GUJARAT CHIEF SECRETARY,THE SECRETARY SANJAY PRASAD IAS	GOVERNMENT PLEADER

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3046	MCA/1485/2014	19/08/2014	VANITABEN PRAVINBHAI PATEL,	MR SP MAJMUDAR,MR P P MAJMUDAR	VADODARA MAHANAGAR SEVA SADAN,	MR MAULIK G NANAVATI
3047	MCA/1489/2014	16/07/2014	BHANUBEN KULJIBHAI MAKWANA,MANJULABEN JAYESHBHAI ZINZUWADIA,SHANTIBEN NATHABHAI CHAVDA,SAVITABEN RAMJIBHAI ZINZUWADIA,MAHENDRABHAI DAYABHAI DHAKECHA,LALITBHAI JAYANTIBHAI JETHVA,BHARATBHAI KHODIDAS JETHVA	MR RATHIN P RAVAL	NATIONAL RESEARCH CENTRE FOR GROUNDNUT,INDIAN COUNCIL OF AGRICULTURAL RESEARCH	NOTICE SERVED BY DS,MR AFTABHUSEN ANSARI
3048	MCA/1491/2014	18/06/2014	MUSTAFA SULTAN BHANDERI,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISH AMRUTLAL SHAH - DIRECTOR OF MUNICIPALITIES	NOTICE NOT RECD BACK,MR RC KAKKAD
3049	MCA/1492/2014	18/06/2014	MOHMAD JUSAB MATU,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH - CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3050	MCA/1493/2014	18/06/2014	NIRMALSINH JATUBHA ZALA,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3051	MCA/1494/2014	18/06/2014	SIDIK OSAMAN CHAKI,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3052	MCA/1495/2014	18/06/2014	PRAVINBHAI MULJIBHAI KANZARIA,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH-DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3053	MCA/1496/2014	18/06/2014	AMJADKHAN ASHARAFKHAN USUFJI,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3054	MCA/1497/2014	18/06/2014	SAMADMIYA AJIJMIYA,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GRISIHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3055	MCA/1498/2014	18/06/2014	HEMENDRA MANHARLAL BALBHADRA,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISH AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3056	MCA/1499/2014	18/06/2014	SUKHADEVSINH UMEDSINH VADHER,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3057	MCA/1500/2014	18/06/2014	ASHOK GOVIN KANJHARIA,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3058	MCA/1501/2014	18/06/2014	NARENDRA CHHOTALAL DHRUV,	MR HARSHAD K PATEL	NAIMBHAI S SHEIKH CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3059	MCA/1502/2014	18/06/2014	DILIP BHAILALBHAI BODA,	MR HARSHAD K PATEL	NAIMBHAI S SHEKH- CHIEF OFFICER,GIRISHBHAI AMRUTLAL SHAH- DIRECTOR OF MUNICIPALITIES	,MR RC KAKKAD
3060	MCA/1503/2014	30/06/2014	PATEL AMBALAL JOITARAM,	MR AN PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
3061	MCA/1506/2014	27/06/2014	MADHAVI PRAKASHRAO PALKAR,	MR GAURAV K MEHTA	VARESHSINHA - MANAGING DIRECTOR - CHAIRMAN,M.K.PANDEY - SUPERINTENDING ENGINEER,G.S.SINDE - EXECUTIVE ENGINEER,K SHRI NIVAS - SECRETARY	
3062	MCA/1507/2014	23/09/2014	JABBAR DADUBHAI MALEK,	MR VIMAL A PUROHIT	B.H GHODASARA- CHAIRMAN,SANJAY JOSHI	NOTICE SERVED,MR HARDIK C RAWAL
3063	MCA/1508/2014	26/06/2014	PATEL KESHAVBHAI MOHANBHAI BHUT,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR. KANJIBHAI M BHUT	AGRICULTURE PRODUCE MARKET COMMITTEE,GHANSHYAMBHAI RAVJIBHAI PATEL,GAURANGBHAI R RATHOD,GABHARUBHAI G. KAMALIYA,JASABHAI L. KATARIYA,BABUBHAI P. JOLIYA,JERAMBHAI H. BARAIYA,KANUBHAI D. KATARIYA,HARESHBHAI P. DAVE,VASHRAMBHAI R. KAPADIA,SANJAIBHAI R. DOSHI,HITESHBHAI L. DOSHI,MANJIBHAI U. PATEL,BIPINBHAI I. JOSHI,GHELUBHAI B. GOHIL,BHANABHAI R. MAKWANA,DHIRUBHAI G. RAMANI	

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3064	MCA/1509/2014	05/02/2015	SURAT LABOUR UNION,	MS RENISHA R VYAS	COMMISSIONER OF HEALTH AND MEDICINE - P.K.TANEJA IAS,SANJIVANI HOSPITAL,JAYESH D PATEL,SUNILBHAI THAKORBHAI PATEL - PRESIDENT,BHIKHUBHAI HARGOVANBHAI PATEL - VICE PRESIDENT,HEMANT NAIK - ADDL. SECRETARY,VIREN PATEL - ADMINISTRATOR	GOVERNMENT PLEADER,MRS YOGINI V PARIKH
3065	MCA/1540/2014	16/07/2014	SUMANBEN D/O CHANDULAL POONMAJI PADHIAR,	MR HEMANT B RAVAL	PARESHKUMAR VALAJI SOLANKI,	MR NIRAV K PADHIYAR
3066	MCA/1561/2014	24/07/2014	DURA PACKS,PARESHBHAI PRAVINBHAI PATEL,MANJULABEN PRAVINBAHI PATEL,PRERNABEN PARESHBHAI PATEL,JITENDRABHAI JASHBHAI PATEL,PRANJIVANBHAI JASUBHAI PATEL	MR SP MAJMUDAR	STATE OF GUJARAT,BARODA TRADERS CO-OPERATIVE BANK LTD	DELETED,MR MTM HAKIM
3067	MCA/1562/2014	15/07/2014	SURESHBHAI MANEKLAL PATEL,	MR.DIPAK B PATEL	STATE OF GUJARAT,T H DAVE	,GOVERNMENT PLEADER
3068	MCA/1563/2014	04/02/2019	MUKTABEN WD/O PRABHUDAS DECD THROUGH HEIRS,DR. AMIT PRABHUDAS PATEL	,MR TUSHAR N VYAS	ASHITKUMAR PRABHUDAS PATEL,DR.AMITBHAI PRABHUDAS PATEL	RULE UNSERVED,MR ASIM J PANDYA,DARSHAN M VARANDANI
3069	MCA/1564/2014	21/07/2014	KRUSHKUMAR O AGNIHOTRI,JYENDRASINH RAMBAHADU CHAUHAN	MR RL MEHTA,MR PINAKIN B RAVAL	VINODCHNADRA D PRAJAPATI,RANGNATHACHARYA GURU RAMPRAPANNACHARYA,THE CHARITY COMMISSIONER	
3070	MCA/1566/2014	14/07/2014	POONAMBEN GAJENDRA SHARMA,	(MR NIKHIL S KARIEL)	GAJENDRA SUBHASHBHAI SHARMA,	RULE NOT RECD BACK,DS AFF.NOT FILED (R)
3071	MCA/1568/2014	30/07/2014	HARISHBHAI HIMMATBHAI PRAJAPATI,	(MR PARESH M DARJI)	SHREEJI ROAD WAYS,MANOHARBHAI DAMODARBHAI BHAVSAR,NANDKISHORE GOVINDBHAI CHAVLA,UNITED INDIA INSURANCE COMPANY	RULE SERVED,RULE SERVED BY DS,RULE UNSERVED
3072	MCA/1569/2014	30/07/2014	VANDANABEN HARISHBHAI PRAJAPATI,	(MR PARESH M DARJI)	SHREEJI ROAD WAYS,MANOHABAHI DAMODARBHAI BHAVSAR,NANDKISHORE GOVINDBHAI CHAVLA,UNITED INDIA INSURANCE COMPANY	RULE SERVED,RULE SERVED BY DS,RULE UNSERVED
3073	MCA/1571/2014	17/07/2014	DHRUV CO.OP. CREDIT SOC. LTD,	MR MAHESH BHAVSAR	AMITBHAI MAHENDRAKUMAR THAKER,USHABEN MAHENDRAKUMAR THAKER	MR DHARMESH V SHAH,MR RJ GOSWAMI,MS. STUTI Y JANI
3074	MCA/1578/2014	25/08/2014	KUTCH CHEMICALS INDUSTRIES LIMITED,	NANAVATI ASSOCIATES	MUNDRA CONTAINER FREIGHT STATIION PRIVATE LIMITED,NAVJIT GREWAL DIRECTOR MUNDHRA CFS PRIVATE LIMITED,	MS PAURAMI B. SHETH
3075	MCA/1580/2014	10/03/2015	URVASHIBEN RAJENDRAKUMAR RATHOD,	HL PATEL ADVOCATES	RAJENDRAKUMAR JAYANTILAL RATHOD,	MR ANVESH V VYAS,MR AM BHATASARA
3076	MCA/1599/2014	24/09/2014	SHANTILAL NATHUBHAI MISTRY,SURESHCHANDRA MORARJI KHODIYAR	MR BHARAT JANI	ARJANBHAI DEVJIBHAI BHUDIYA,BAHADURSINH CHANDANSINH SOLANKI,MUKESH NARANBHAI PATEL,MAYUR HARICHAND BHAVSAR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3077	MCA/1604/2014	16/06/2014	PRAHLADBHAI MANIBHAI PATEL,NATVARLAL KESHAVLAL PATEL,BABUBHAI SOMABHAI PATEL,KIRITBHAI SOMABHAI PATEL,NARESHBHAI SOMABHAI PATEL	MS. KRUTI M SHAH	LEGAL HEIRS AND REPRESENTATIVE OF DECE. HARISINHJI KALUSINHJI,JAGATSINH HARISINHJI VAGHELA,SHOBHARBA SAMARSINHJI VAGHELA,VIKRAMSINH SAMARSINH VAGHELA,MAHENDRASINH SAMARSINH VAGHELA,VEENABA SAMARSINH VAGHELA,SONABA SAMARSINH VAGHELA,SAJANBA HARISINH VAGHELA,LEGAL HEIRS AND REPRESENTATIVE OF DECE. CHHATRESINH,RAJENDRASINH CHHATRASINH,MAHENDRAKUNVARBA CHHATRASINH,DHARMEDRAKUMARI CHHATRASINH,JAYENDRASINH CHHATRASINH,LEGAL HEIRS AND REPRESENTATIVES OF DECE.,JASHIBA JALAMSINH VAGHELA	
3078	MCA/1607/2014	04/08/2014	VANDANABEN HIMMATBHAI KANJARIA,	MADANSINGH O BAROD,HCLS COMMITTEE	APUL BANSILAL KANJARIA,	MR R G CHAUDHARY

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3079	MCA/1608/2014	26/06/2014	KANUBHAI LAKHUBHAI OAD,	MS. KRUTI M SHAH	STATE OF GUJARAT,GEOLOGIST / MINES SUPERVISOR- S.M. KHOPKAR,TALATI CUM MANTRI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3080	MCA/1612/2014	21/07/2014	KANJIBHAI RAMJIBHAI VEKARIA-DECD.,PARVATIBEN KANJIBHAI VEKARIA (WIDOW),JAISUKHLAL KANJIBHAI VEKARIA-SON,MANOJKUMAR KANJIBHAI VEKARIA-SON	MR MJ MEHTA	DINESH N JETHVA,	
3081	MCA/1625/2014	15/07/2014	SENMA JAYABEN YOGESHKUMAR,	MS G R VIJAYALAKSHMI	YOGESHKUMAR DAHYALAL SENMA,	SERVED BY AFFIX. (R),DS AFF.NOT FILED (R)
3082	MCA/1637/2014	04/12/2014	MANDOL NAGARSINH SARVSINH,	MR DIPAK R DAVE	HATHILA MAHENDRAKUMAR RAMSINGH - PRINCIPAL,SURESH SHIVSINGH RATHOD - PRESIDENT	MR HEMANT MAKWANA
3083	MCA/1647/2014	21/11/2014	RANCHHODBHAI L PATEL,SHRIKANT V VYAS	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	GUJARAT UNIVERSITY,BALDEVBHAI V PATEL	NOTICE SERVED BY DS,(MRS VD NANAVATI)
3084	MCA/1648/2014	23/07/2014	ASTRON INTERNATIONAL PRIVATE LIMITED,	(MR S N THAKKAR)	UNION OF INDIA,COMMISSIONER OF CUSTOMS,ASSISTANT COMMISSIONER OF CUSTOMS,M.P. MEENA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR HRIDAY BUCH
3085	MCA/1651/2014	22/09/2014	MAHESHBHAI CHHGANBHAI PATEL,	MR NILESH A PANDYA	ZARIN NAUSHIR DALAL DAUGHTER OF ZALAMBHAI RUSTAMJI.,RUZVELT NAUSHIR DALAL,ROSHNI NAUSHIR DALAL,ISMAILSHA RAJABSHA DIWAN,MAHOMADEB MOHD. ILIYAS SHAIKH,USMANBHAI HAJIBHAI GHANCHI,NILESHHBHAI JASHBHAI PATEL,ASHOKBHAI UMEDBHAI PATEL,NAVINBHAI JASHBHAI PATEL-HUF,LATABEN RAJESHBHAI PATEL,SATTARBHAI ADAMBHAI GHANIWALA,RAHENABEN USMANBHAI GHANCHI	NOTICE SERVED BY DS,MR MTM HAKIM,MR SP MAJMUDAR
3086	MCA/1653/2014	14/07/2014	SANDESH HIRAJI KHALAPKAR,	MS. KRUTI M SHAH	STATE OF GUJARAT,PRASHANT PANDYA,R.I.PAREKH - POLICE INSPECTOR,SOMABHAI JETHIYABHAI CHAUDHRY,PRAKASH VISHVAS PATIL,DISTRICT SUPERINTENDENT OF POLICE,	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3087	MCA/1654/2014	14/07/2014	SANDESH HIRAJI KHALAPKAR,	MS. KRUTI M SHAH	STATE OF GUJARAT,PRASHANT PANDYA,R.I.PAREKH - POLICE INSPECTOR,SOMABHAI JETHIYABHAI CHAUDHRY,PRAKASH VISHVAS PATIL,DISTRICT SUPERINTENDENT OF POLICE,	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3088	MCA/1655/2014	14/07/2014	SANDESH HIRAJI KHALAPKAR,	MS. KRUTI M SHAH	STATE OF GUJARAT,PRASHANT PANDYA,R.I.PAREKH - POLICE INSPECTOR,SOMABHAI JETHIYABHAI CHAUDHRY,PRAKASH VISHVAS PATIL,DISTRICT SUPERINTENDENT OF POICE	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3089	MCA/1656/2014	14/07/2014	SANDESH HIRAJI KHALAPKAR,	MS. KRUTI M SHAH	STATE OF GUJARAT,PRASHANT PANDYA,R.I.PAREKH - POLICE INSPECTOR,SOMABHAI JETHIYABHAI CHAUDHRY,PRAKASH VISHVAS PATIL,DISTRICT SUPERINTENDENT OF POLICE,	,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3090	MCA/1657/2014	22/01/2015	RAJUBHAI SOMABHAI BHARWAD,	MR HEMAL K ACHARYA	GURUPRASAD MAHAPATRA,SIDDHARTH KHATRI	NOTICE SERVED,MR MITUL K SHELAT
3091	MCA/1658/2014	22/09/2014	CHANDRAKANT MATHURDAS KOTHARI,	MR MURALI N DEVNANI	STATE OF GUJARAT - THROUGH P.N.JAIN OR HIS SUCCESSOR,P.J.BHAGDEV OR HIS SUCCESSOR - SUPERINTENDING ENGINEER,M.P.TRIVEDI OR HIS SUCCESSOR - EXECUTIVE ENGINEER,B.J.SHAMBHALA OR HIS SUCCESSOR - EXECUTIVE ENGINEER,SHRI J.N.HATHI - DIRECTOR,R.K.GOHEL - T.O. - LOCAL FUND TREASURY OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
3092	MCA/1675/2014	21/07/2014	BHUMIKABEN GANPATBHAI JAISWAL (KALAL),	MR AKSHAT KHARE	KAUSHIKBHAI BHIKHABHAI JAISWAL,	MR P B KHAMBHOLJA
3093	MCA/1677/2014	16/07/2014	PATEL GANPATSINH LIMJIBHAI,	MR AN PATEL	COLLECTOR - D. A. SATYA,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3094	MCA/1680/2014	17/07/2014	HITESHKUMAR BHARATBHAI PATEL,	MR R E VARIAVA	STATE OF GUJARAT,I J GAMIT,RINA HITESHBHAI RATHOD	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
3095	MCA/1681/2014	07/07/2014	TEJALBEN W.O. ANKURBHAI DESAI,	MS ARCHANA R ACHARYA	ANKUR JAYDEVBHAI DESAI,	NOTICE NOT RECD BACK
3096	MCA/1688/2014	24/07/2014	LAMBANA GAJENDRASINH MADHARSINH,	MRS SANGEETA N PAHWA	KANTILAL BAVJIBHAI MANVAR - CHAIRMAN,BIPINKUMAR AMRUTLAL PATEL - SECRETARY	MR KIRTIDEV R DAVE
3097	MCA/1697/2014	24/07/2014	LAXMIBEN YOGESH PASWAN,	MR YATIN SONI	YOGESH CHANDRIKAPRASAD PASWAN,	MR CHIRAG H PAREKH,MR. ANIL P JAGANI
3098	MCA/1699/2014	18/09/2014	MAHASUKHBHAI MANGALDAS RAV,	MR DIVYESH SEJPAL	R.M.GANDHI - DEPUTY EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
3099	MCA/1700/2014	22/12/2014	JASHUBEN ANILBHAI GAMIT SECRETARY- CHHUTAK SHAKBHAJI VECHTA,	MR SUBRAMANIAM IYER	F.S. RATHOD,RANJEETH KUMAR J,ANIL MUKIM,SMT. JAMNABEN LAKSUBHAI CHORYA	GOVERNMENT PLEADER,MR HS MUNSHAW,MS. KRUTI M SHAH
3100	MCA/1705/2014	18/09/2014	V K SHAH - VIJAYKUMAR KANTILAL SHAH,	MR VAIBHAV A VYAS	SANJAY PRASAD - PRINCIPAL SECRETARY,HASMUKH ADHIYA - ADDITIONAL CHIEF SECRETARY,C.V.SOM - IN-CHARGE COMMISSIONER OF LABOUR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3101	MCA/1712/2014	24/07/2014	PUSHPABEN JITENDRABHAI PARMAR,	MR MAHENDRA U VORA	JITENDRABHAI AMRATBHAI PARMAR,	RULE SERVED,DS AFF.NOT FILED (R)
3102	MCA/1715/2014	27/06/2014	MOHAMMED HANIF USMANBHAI KACHHOT,	MR MA KHARADI	RUPVANTSINH - COLLECTOR,ASHOK H PATEL	
3103	MCA/1719/2014	22/07/2014	ABBASALI SULTANALI VOHRA @ BODELIWALA,	MS MARIYA M DALAL	STATE OF GUJARAT,R.S. GARASIYA -ASSISTANT CONSERVATOR OF FOREST,DAHYABHAI I. DAMOR - DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3104	MCA/1724/2014	30/07/2014	KIRTIBHAI KASTURBHAI PUJARA,	MR UT MISHRA	VIHABHAI S SABHAD,	NANAVATI ASSOCIATES
3105	MCA/1743/2014	21/08/2014	BIPINCHANDRA CHUNILAL GOPANI,	MR. D. P. KINARIWALA	CADILA PHARMACEUTICALS LTD.,	NANAVATI ASSOCIATES
3106	MCA/1749/2014	04/07/2014	MOHAMADALI ABDULRAHIM MOMIN,	MR BHARGAV HASURKAR	STATE OF GUJARAT - FORMAL PARTY,CHIEF OFFICER - FORMAL PARTY,AHMEDHUSAIN MOHAMMADSIDDIQUI SHETHWALA- - FORMAL PARTY,KAMARALI GULAMMOHAMAD GANDHI,GUJARAT STATE WAKF TRIBUNAL - FORMAL PARTY	
3107	MCA/1750/2014	19/08/2014	DEVESH BHATT,		SUO-MOTU,BHUPATBHAI BANSIDHAR VISHNU,H H AGRAWAT,HEMANTBHAI SHAH,SHRI-JUSTICE-BHASKAR BHATTACHARYA	
3108	MCA/1753/2014	05/02/2015	GURUKRUPA PETROLEUM,	MR ASHISH B DESAI	HARSHAD PATEL DISTRICT COLLECTOR,STATE OF GUJARAT THRO SECRETARY	GOVERNMENT PLEADER
3109	MCA/1754/2014	16/09/2014	MANOJBHAI RATILAL PATEL,	MR NV SOLANKI	RAJ SINGH - CHIEF CENTRAL REGISTRAR OF COOPERATIVE SOCIETIES AND DEPUTY SECRETARY,GUJARAT INDUSTRIAL COOPERATIVE BANK LTD - GIC BANK IN BRIEF,RESERVE BANK OF INDIA,GOVERNMENT OF INDIA	DELETED,MR DIPAK R DAVE,MR DEVANG VYAS

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3110	MCA/1760/2014	10/10/2014	RAMSINH PRITAMSINH GREWAL,ANIT KAUR RAMSINH GREWAL	MR DIPEN C SHAH,MR. BHADRISH S RAJU	AMBICA DEVELOPERS,SHANTILAL RATANJIBAI PATEL,MANISHKUMAR KANTILAL SHAH,KANTABEN MADANLAL JAIN,RAJKUMARI ROSHANLAL KUMATH,ANKIT HOLDING PRIVATE LTD- DILIPBHAI C SHAH,STATE OF GUJARAT-THRO SECRETARY - ANIL MUKIM,DISTRICT COLLECTOR - SURAT- JAI PRAKASH SHIVHARE,SURAT MUNICIPAL CORPORATION - M.K. DAS,CHANDRAKANT RATILAL NAYAK,RUKSANA BANU AAIYUBKHAN PATHAN,KAUSHALBHAI MINESHBHAI KAKKAD,HANSRAJBHAI SITARAM PATEL,SHANTILAL RATANJI PATEL,ANKIT HOLDING PVT. LTD.,ANKIT ARUNBHAI SHAH,ARUNBHAI CHIMANBHAI SHAH,DILIPBHAI CHIMANBHAI SHAH,DILIPBHAI SHAH,M/S AMBICA DEVLOPERS (BUILDER OFFICE)	,GOVERNMENT PLEADER,NOTICE SERVED,SERVED BY RPAD (N),MR MEHUL SHARAD SHAH,MR DHAVAL G NANAVATI,MR DK CHAUDHARI
3111	MCA/1763/2014	29/09/2014	RANCHHODBHAI RAMJIBHAI MAKWANA,	MR MAHESH BHAVSAR	SANGEETA SINGH - IAS,R C RAVAL- DIRECTOR OF PRIMARY EDUCATION,H L RAVAL- DISTRICT PRIMARY EDUCATION OFFICER,K V PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MP PRAJAPATI
3112	MCA/1771/2014	23/07/2014	VIDHYABEN RUPCHAND MEGHWANI,	MR RJ GOSWAMI	STATE OF GUJARAT,A G CHAUHAN,A F SINDHI,B H CHAVDA POLICE INSPECTOR,V R CHAUHAN POLICE SUB INSPECTOR	
3113	MCA/1791/2014	22/07/2014	GOHIL SANJAYSINH KALYANSINH,PATEL AMITKUMAR JIVABHAI,PRAJAPATI MANOJKUMAR RAMANBHAI,RAVAL RAHULBHAI RAJENDRABHAI	MR GAURAV K MEHTA	K M BHIMJIYANI,CHITRANJAN SINH,S K SAIKIYA	
3114	MCA/1792/2014	25/08/2014	SHOBHNABEN KANJIBHAI THAKKER,	(MR AS SUPEHIA)	RAMESHBHAI K PATEL - SECRETARY,	MR ARPIT P PATEL
3115	MCA/1793/2014	28/08/2014	VINODBHAI RAMJIBHAI BUMATARIYA,	MR MUKESH H RATHOD	SANGEETA SINGH- IAS,JAYANT RAVI,M.R. SAGARKA,RAJKUVARBA JADEJA,RAJENDRABHAI JANI	GOVERNMENT PLEADER,NOTICE SERVED,DS AFF.NOT FILED (N)
3116	MCA/1794/2014	04/07/2014	PRITIBEN JITESHBHAI UPADHYAY,	MR D M AHUJA	STATE OF GUJARAT,JITESHBHAI VIRENDRABHAI UPADHYAY,VIRENDRA MUKUNDBHAI UPADHYAY,DHARMISHTHABEN VIRENDRABHAI UPADHYAY,AMIT VIRENDRABHAI UPADHYAY,P. C. CHAUHAN	
3117	MCA/1798/2014	20/08/2014	YUNUS KASAMBHAI KALVAT,	MR P P MAJMUDAR	DARSHANSINH KRUSHNAKUMAR CHAVDA,	
3118	MCA/1799/2014	03/09/2014	GANGARAM VISARAM JOSHI,	MR MAHENDRA U VORA	KAVERI BENERJI - OR HIS SUCCESSOR IN OFFICE - DIRECTOR,BRIGADIER SANJAY THAPAR,S.K.THAKORE - THAKOR SUBAJI KUVERJI,PRAVIN RATIBHAI CHAUHAN OR HIS SUCCESSOR IN OFFICE	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N),MR RITURAJ M MEENA
3119	MCA/1802/2014	09/07/2014	ALAM SHAKIL HUSENBHAI,	THAKKAR AND PAHWA ADVOCATES	DAYABHAI JIVABHAI DAMOR - DEPUTY FOREST CONSERVATOR,JAMIL PATHAN - RANGE FOREST OFFICER	
3120	MCA/1817/2014	10/09/2014	MEENABEN @ MEENABA DAUGHTER OF BHALVANTSINH SIDODIYA,	MR NIKUL K SONI	BALBHADRASINH JASUBHA VAGHELA,	(MR SUDHANSHU S PATEL)
3121	MCA/1818/2014	21/07/2014	LEGAL HERIS OF DECD. KANTA GAURI WD/O VALLABHDAS P PANDYA,KRISHNAKANT VALLABHDAS PANDYA	(MR JV MEHTA)	LACHMAN POHUMAL KIRNANI,KANTA GAURI WIDOW OF VALLABHDAS P PANDYA-DECD.,RAMESHCHANDRA VALLABHDAS PANDYA,SURESHKUMAR VALLABHDAS PANDYA,JAISHREEBEN DAUGHTER OF VALLABHDAS PANDYA,THE SINDHU RESETTLEMENT CORPORATION LTD	
3122	MCA/1819/2014	11/08/2014	PURVIBEN DAUGHTER OF MAHENDRA BHOGILAL JADAV,	MR UTPAL M PANCHAL,FENIL D SHAH	DHAVAL MANUBHAI BHATIA,	RULE SERVED
3123	MCA/1820/2014	04/09/2014	MEGHA W.O. AMIT PATEL,	MR BHARAT R PANDYA,MR. RAJAN J PATEL	AMIT S.O. BHUPENDRABHAI PATEL,	MR DEVANG VYAS
3124	MCA/1821/2014	20/08/2014	NILESHWARI SACHIN SHARMA,	MR PADMRAJ K JADEJA	SACHIN BIKHABHAI SHARMA,	MR P B KHAMBHOLJA

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3125	MCA/1833/2014	08/07/2019	COST OF CULTIVATION SCHEME STAFF ASSOCIATION (CCSSA),	MR AS ASTHAVADI	HARISH PADH- CHAIRMAN- GOVERNING BODY/VICE CHANCELLOR SARDAR PATEL,S S KALAMKAR -DIRECTOR-AGRO-ECONOMIC RESEARCH CENTER,T K DATTA -IN CHARGE-UNION OF INDIA	MR AD OZA,MR DEVANG VYAS
3126	MCA/1834/2014	19/08/2014	AARTI ALIAS ISHIKA W/O BHARATBHAI PURSWANI AND D/O VIJAYKUMAR LULLA,	MR RF BHAGAT	BHARATBHAI RAMESHLAL PURSWANI,	MR DAXESH T DAVE
3127	MCA/1842/2014	20/08/2014	PALLAVI T DATTA DAUGHTER OF TARAKNATH DATTTA,	MR TARAK DAMANI	SANDIP ASIMKUMAR DE,	RULE SERVED BY DS
3128	MCA/1843/2014	15/09/2014	MEGHJIBHAI MOHANBHAI SAGAR,	MRS NASRIN N SHAIKH	MANAGER - BHAILALBHAI SAVJIBHAI KOTHIYA,	MR PY DIVYESHVAR
3129	MCA/1848/2014	10/10/2014	BHAVESHBHAI LAKHMANBHAI CHAVDA,	MR ANSHIN H DESAI	VISHALKUMAR VAGHELA,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
3130	MCA/1854/2014	12/08/2014	BHUMIKA DHARMESHBHAI LAD,	MR UTPAL M PANCHAL	DHARMESH RAMBHAI LAD,	MR KB PANERI
3131	MCA/1856/2014	14/07/2014	RAJUMIYA HANIF SAIYED,	MRS PREMLATA B KADAM	STATE OF GUJARAT,P.C THAKUR - DIRECTOR GENERAL OF POLICE,SHIVANAND JHA - COMMISSIONER OF POLICE,VIKAS SAHAI - ADDITIONAL COMMISSIONER OF POLICE	
3132	MCA/1858/2014	24/07/2014	GUJARAT STATE JUDICIAL DEPARTMENT CLASS III EMPLOYEE'S FEDERATION,GUJARAT STATE JUDICIAL DEPARTMENT STENOGRAPHER / P S ASSOCIATION	MR VK JOSHI	STATE OF GUJARAT,J.N.HATHI - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
3133	MCA/1859/2014	20/08/2014	AMI D/O PIYUSHBHAI SHAH W/O BIMALKUMAR ARVINDBHAI SHAH,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	BIMALKUMAR ARVINDBHAI SHAH,	RULE SERVED BY DS
3134	MCA/1860/2014	15/09/2014	JIVANBHAI BHALABHAI PARMAR,	(MR KG PANDIT)	STATE OF GUJARAT - THROUGH MR J M JOSHI,Y M RATHOD - AS DEPUTY EXECUTIVE ENGINEER,R M KANDHAR - SECTION OFFICER OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3135	MCA/1870/2014	15/07/2014	PATEL RAMESHBHAI MANILAL,	MR AN PATEL,MS.TRUPTI N PATEL	SPECIAL LAND ACQUISITION OFFICER,GENERAL MANAGER	
3136	MCA/1877/2014	22/12/2014	VIJAYKUMAR BHULABHAI PARMAR,	MR JIGAR D DAVE	STATE OF GUJARAT,SUDIPKUMAR K NANDA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
3137	MCA/1878/2014	14/07/2014	BHARATBHAI SHANTILAL DAFTARI,	MR JAPAN V DAVE	STATE OF GUJARAT,VRAJ CHANDRAKANTBHAI SHAH	
3138	MCA/1879/2014	14/07/2014	MAHESHBHAI SHANTILAL DAFTARI,	MR JAPAN V DAVE	STATE OF GUJARAT,VRAJ CHANDRAKANTBHAI SHAH	
3139	MCA/1880/2014	14/07/2014	CHAVDA NITABEN THAKOREBHAI,CHAUHAN REKHABEN DILIPSINH	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MAHESH P. MEHTA, DISTRICT PRIMARY EDUCATION OFFICER,	
3140	MCA/1881/2014	14/07/2014	JIGNESHKUMAR DAJIBHAI PATEL,JYOTIBEN MAHIJIBHAI RATHOD,RUCHIBEN DINESHKUMAR JANI,MUNIRABEN AMANBHAI GHANCHI,ALKABEN JETHABHAI PARMAR,ASHABEN PRADHANJI THAKORE,CHETNABEN DHULABHAI PRAJAPATI,KALPANABEN CHIMANLAL PATEL,MANGUBEN KUKABHAI ROZ,NIRUBEN KETANKUMAR PARMAR	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MAHESH P. MEHTA - DISTRICT PRIMARY EDUCATION OFFICER,	
3141	MCA/1882/2014	10/09/2014	PATEL SHANKARBHAI BHIKHABHAI,	MR DIPAN DESAI	VIPULBHAI M THAKKAR,BHARATKUMAR KACHRABHAI RANA,YASHODHAR P. RATHOS, NOTARY.	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR TEJAS P SATTA
3142	MCA/1883/2014	15/07/2014	MANISHABEN D/O KANUBHAI MODI AND WIFE OF ASHISHBHAI NALINBHAI SHAH,	MR RAJESH R DEWAL	STATE OF GUJARAT,CHIEF SECRETARY DR. VARESH SINHA,GAGANDEEP GAMBHEER,M A PATEL	
3143	MCA/1884/2014	15/07/2014	MANISHABEN D/O KANUBHAI MODI AND WIFE OF ASHISHBHAI NALINBHAI SHAH,	MR RAJESH R DEWAL	STATE OF GUJARAT,CHIEF SECRETARY DR. VARESH SINHA,J R MOTHALIYA,P J PATEL	
3144	MCA/1885/2014	15/07/2014	MANISHABEN D/O KANUBHAI MODI AND WIFE OF ASHISHBHAI NALINBHAI SHAH,	MR RAJESH R DEWAL	STATE OF GUJARAT,CHIEF SECRETARY DR. VARESH SINHA,GAGANDEEP GAMBHEER,B G PARMAR	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3145	MCA/1887/2014	13/10/2014	ANILKUMAR BAVANJI BERA,	MR GM JOSHI	STATE OF GUJARAT,RAMESHBHAI MOHANBHAI PIPALIYA - CHIEF ENGINEER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
3146	MCA/1891/2014	15/07/2014	ALKESHKUMAR KANTILAL MAKWANA,	MR DHAVAL N VAKIL	STATE OF GUJARAT,DIVISIONAL MANAGAER,THE CHIEF ADMINISTRATIVE OFFICER,PULKITBHAI KALIDAS PATEL	
3147	MCA/1902/2014	20/08/2014	CHANDNIBEN ANKITBHAI SHAH,	MS TEJALBEN V SHAH	ANKITBHAI ANILBHAI SHAH,	SERVED BY RPAD (R)
3148	MCA/1909/2014	12/10/2015	GENERAL WORKS & NORTH GUJARAT,	MR PH PATHAK	H K DAS,RAJIVA	GOVERNMENT PLEADER
3149	MCA/1915/2014	13/01/2015	RAJESH BALDEVBHAI GOSAI,	MR SUBRAMANIAM IYER	M.T. CHHARI,BIRENDRA N CHAUDHARY	MR HS MUNSHAW
3150	MCA/1920/2014	24/09/2014	SHANKUNTLABEN ANTONY TIGGA,	MR DIGANT B KAKKAD	KUNAL BHARATKUMAR CHAUBE,	MR. BHAUMIK P PATEL
3151	MCA/1921/2014	12/08/2014	DHRUPADBA KISHORBHAI JADEJA,	MR. KALRAV R PATEL	KISHORSINH VELUBHA JADEJA,	RULE SERVED BY DS
3152	MCA/1922/2014	19/08/2014	NILOFAR D/O SHAILESHBHAI MANUBHAI RATHOD,	MR GIRISH M DAS	STATE OF GUJARAT,JOHNSON DEVIT SHARADCHANDRA CHRISTIAN	GOVERNMENT PLEADER,RULE SERVED
3153	MCA/1923/2014	17/10/2014	CHITRA SHAMKALYAN BAPAT,	MR MIHIR H PATHAK	STATE OF GUJARAT,ADMISSION COMMITTEE FOR PROFESSIONAL COURSES,MAHARAJA SAYAJIRAO UNIVERSITY OF BARODA	GOVERNMENT PLEADER,MR MUKUND M DESAI
3154	MCA/1934/2014	09/09/2014	SHANTILAL RAMJIBHAI PATEL,	MR MS MANSURI	NAVIN FLOURINE INDUSTRIES,	NANAVATI ASSOCIATES
3155	MCA/1957/2014	22/01/2015	RAMILABEN BABUBHAI PATANI,	CORIN M CHRISTIE	STATE OF GUJARAT DELETED,SHIVANAND JHA - POLICE COMMISSIONER OF AHMEDABAD CITY DELETED,A.R. JANKANT - POLICE INSPECTOR DELETED,VINUBHAI VALJIBHAI PATNI	DELETED,MR PRATIK B BAROT,HCLS COMMITTEE
3156	MCA/1959/2014	19/08/2014	ASHA W/O MUKESH SOMAJI THAKORE DUAGHTER OF SHRI KESHAJI HALAJI THAKORE,	MR SP MAJMUDAR,MS. SHIVANGI M RANA	MUKESH SOMAJI THAKORE,	RULE SERVED
3157	MCA/1963/2014	10/09/2014	RAMI HASNABEN BHIKHABHAI,	(MR UMESH A TRIVEDI)	ADMINISTRATOR,MANUBHAI ATMARAMBHAI PATEL,ASHOKBHAI KANAIYALAL RATHOD,LAKHDHIRBHAI DHANABHAI DESAI	NOTICE UNSERVED,(MR DP VORA),HL PATEL ADVOCATES
3158	MCA/1964/2014	25/07/2014	R J TRIVEDI AND COMPANY,	(MR PRABHAV A MEHTA)	R.G. TRIVEDI - DISTRICT DEVELOPMENT OFFICER,DEVSIBHAI DHANABHAI KAMLIYA - MALONDHA GRAM PANCHAYAT,STATE OF GUJARAT,COLLECTOR,KESHUBHAI SANGABHAI KAMALIYA,MOHAMAD ABDULLA KESUR,MAMAD PIRA KABIRANI,RAMSI KESHA VAJA,KARSHANBHAI BHIMSIBHAI SOLANKI,VARJANGBHAI BHIMSIBHAI BARAD,SARMANBHAI MODABHAI KAMALIYA,VASABHAI ARJANBHAI BARAD	
3159	MCA/1977/2014	11/09/2014	DR.RASHMIKNT R DAVE,	MR DG SHUKLA	DR. VARESH SINHA-I A S,P K TANEJA,RUPALIBEN C MEHTA	GOVERNMENT PLEADER
3160	MCA/1978/2014	19/08/2014	ABBASIBHAI TASASDUKHUSEN PRESSWALA,SHOKATBHAI TASSADUKHUSEN PRESSWALA	MR. RAJAN J PATEL,A A DAUDIVHORA	MOIZBHAI DAUDBHAI TINWALA,AHMEDABAD MUNICIPAL CORPORATION	
3161	MCA/1982/2014	25/07/2014	PARAG HIMANSHUBAHI DAVE,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	H M DESDAI,N D DESAI,JAYANTI RAVI,BALDEVBHAI V PATEL	
3162	MCA/1983/2014	10/09/2014	RAJNIKANT RANCHHODBHAI CHIHALA,	(MR AS SUPEHIA)	NILESH VINODCHANDRA TRIVEDI,JOINT DIRECTOR OF EDUCATION	GOVERNMENT PLEADER
3163	MCA/1987/2014	22/01/2015	BHARATBHAI BUBHABHAI PATEL,RANCHODBHAI AMBALAL PATEL	MR PRADEEP PATEL	MAHENDRABHAI K PATEL - TALUKA DEVELOPMENT OFFICER,VICTOR MACWAN - DISTRICT DEVELOPMENT OFFICER,RAMESHBHAI GANGARAMBHAI - TALATI CUM MANTRI,PASHAJI SOMAJI THAKOR - SARPANCH	NOTICE SERVED,MR HS MUNSHAW,MR VIKRAM J THAKOR,MR PINAKIN M RAVAL

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3164	MCA/1992/2014	19/08/2014	PARSHOTTAM HIRABHAI CHUDASAMA,	MR SAMIR B GOHIL	ARADHNA SAHU,DR. RAJIVA,V C VINOD	
3165	MCA/1995/2014	27/08/2014	HARSHADA W/O NISHANT MUKUNDBHAI BRAHMBHATT AND D/O VISHNUBHAI BAROT,	MR.BHASH H MANKAD	NISHANT MUKUNDBHAI BRAHMBHATT,	RULE SERVED BY DS
3166	MCA/1997/2014	23/09/2014	BHASKARBHAI CHANDUBHAI PATEL,	MR MI MERCHANT	THAKORBHAI SANKARBHAI PATEL,MANUBHAI BHAILALBHAI PATEL	MR YV VAGHELA
3167	MCA/2002/2014	27/08/2014	KIRANBEN NIRAVBHAI PATEL,	DR. KHUSHBU P VYAS	NIRAV JAYANTIBHAI PATEL,	MR PS PATEL
3168	MCA/2033/2014	28/08/2014	CHAYADEVI MUKESHBHAI RATHOD,	MS. MOUSAMI K VALA	MUKESHBHAI KHODIDAS RATHOD,	SERVED BY AFFIX. (R)
3169	MCA/2039/2014	19/08/2014	DEVESH ANIRUDDHBHAI BHATT,		SUO-MOTU,BHUPATBHAI BANSIDHAR VISHNU,DR. H H AGRAWAT,HEMANTBHAI SHAH,KUM KRUPA TRIVEDI	
3170	MCA/2041/2014	05/03/2015	YUSUF ISMAIL NATALIYA,	MR NACHIKET A DAVE	STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY,SURJIBHAI THAGANIYABHAI GAMIT,BABUBHAI THAGANIYABHAI GAMIT,JAGUBHAI THAGANIYABHAI GAMIT,BHAGUBHAI THAGANIYABHAI GAMIT,K.M.DAMOR - MAMLATDAR	,GOVERNMENT PLEADER,JAGATSINH L VASAVA
3171	MCA/2045/2014	23/12/2014	ADAM BUDHA CHAKI,	MR HASHIM QURESHI	UNION OF INDIA THROUGH SECRETARY,FINANCIAL ADVISER,STATE OF GUJARAT THROUGH SECRETARY-REJESH KISHORE,SUNIL R.AVASHIA - ADDITIONAL DIRECTOR,NIRANJAN RAWAL,BAKUL H. DHOLAKIA- DIRECTOR/ SECRETARY	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HARSHADRAY A DAVE
3172	MCA/2046/2014	20/08/2014	ISHWARBHAI JETHABHAI NARSINGHANI,HASMUKHBHAI KACHARABHAI MODI	MR ANVESH V VYAS,UMANG S SHETH	PRANTIJ NAGAR PALIKA,SAILESHBHAI J TRIVEDI - ADMINISTRATOR	
3173	MCA/2047/2014	24/09/2014	BHARATIBEN MAGANLAL TRIVEDI,	MR GM JOSHI	STATE OF GUJARAT,DINESHKUMAR NAROTTAMBHAI TRIVEDI - DISTRICT EDUCATION OFFICER,SHRI E.P. DESAI	GOVERNMENT PLEADER
3174	MCA/2078/2014	05/02/2015	GUDU SHARMA,	MR PH PATHAK	OMPRAKASH BANSIDHAR GUPTA THE DIRECTOR OR HIS SUCCESSOR IN OFFICE,	(MR DEEPAK M SHAH),MR RAJAN D SHAH
3175	MCA/2079/2014	05/02/2015	UTTAM HARJIBAHI VARALI,	MR PH PATHAK	OMPRAKASH BANSIDHAR GUPTA,	(MR DEEPAK M SHAH),MR RAJAN D SHAH
3176	MCA/2080/2014	11/09/2014	SANJAYKUMAR JAYENDRAPRASAD PANDYA,RAMESHKUMAR KANTILAL PATEL	(MR KISHOR M PAUL)	LT COL KRISHNADEEP SINH JETHWA - RETD,GROUP CAPT M M PATEL - RETD,MAJOR VIKRAM SINH JADEJA - RETD,S K NANDA - I A S	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3177	MCA/2093/2014	18/09/2014	HARESHBHAI NATHABHAI GOSWAMI,	MR. VISHAL P THAKKER	MAHENDRA KISHORCHANDRA SHAH,DILIP MANHARLAL NAYAK	MR.VARUN K.PATEL
3178	MCA/2094/2014	22/12/2014	MAHESHBHAI NANDUBHAI PATEL,	MR TATTVAM K PATEL	STATE OF GUJARAT,SHAKRIBEN DAUGHTER OF MANGAJI GALABJI,SENDHAJI JENAJI THAKOR,KANTABEN JENAJI THAKOR - SINCE DECEASED,SURYABEN CHANDUJI THAKOR,SENDHAJI JENAJI THAKOR,JIVATBEN DAUGHTER OF RAMAJI GALABJI,GABHAJI BABAJI THAKOR,PUNJIBEN WIDOW OF BABAJI GALABJI THAKOR,DISTRICT COLLECTOR - GANDHINAGAR,RAKESHBHAI L PATEL - ADVOCATE,R D PATEL,KUMPAVAT SUROG KUNVARBA RUGHNATHSINH,JITENDRABHAI BHIKHABHAI PATEL,THAKOR JAYANTIBHAI MANGAJI	,RULE NOT RECD BACK,RULE SERVED,RULE UNSERVED,MR PS CHAMPANERI,MR HS MUNSHAW,MR PREMAL S RACHH,MR KULDEEP D SHARMA
3179	MCA/2098/2014	27/08/2014	AMIBEN KALPESHKUMAR BHAVSAR,	MR MAHESH N BHAVSAR	KALPESHKUMAR PRAFULCHANDRA BHAVSAR,	SERVED BY RPAD (R)
3180	MCA/2106/2014	19/09/2014	M.M.NAGORI (MOHAMMAD HANIF MUNIRBHAI NAGORI),	MR UT MISHRA	NITYANAND SRIVASTAVA - MANAGING DIRECTOR,	MR SP HASURKAR
3181	MCA/2108/2014	03/09/2014	SHARDABEN RANGNATH PANCHANI,	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER - HEALTH MEDICAL SERVICES AND MEDICAL	
3182	MCA/2109/2014	29/09/2014	MANJULABEN MANSHANKER BHATT,	(MR BIREN A VAISHNAV)	R C RAVAL - DIRECTOR OF PRIMARY EDUCATION,V.D.VARU - DISTRICT PRIMARY EDUCATION OFFICER	

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3183	MCA/2110/2014	10/10/2014	MANEKBAI JAHANGIRJI AMROLIWALADECEASED THRO LEGAL HEIRS,BHIKHAJI FARAMROZ SHROFF,DAULAT AIROZ IRANI	MR SP MAJMUDAR,MR.KRUTARTH K PANDYA	KAMUBEN WIDOW OF BECHARBHAI DURLABHBHAI,VIJAYBHAI BECHARBHAI PATEL,SANJIVBHAI SURESHBHAI PATEL,SHILABEN SURESHBHAI PATEL	MR JITENDRA M PATEL
3184	MCA/2128/2014	16/09/2014	DR.SWIM PARITOSH PARMAR,	MR MEHUL M MEHTA	DR. PARITOSH D PARMAR,	MR DIPAL R RAVAIYA
3185	MCA/2148/2014	15/09/2014	GAUDANA KINJALBEN WIFE OF MANDIPBHAI,	(MR SUNIL C PATEL)	GAUDANA MANDIPBHAI PRAVINBHAI,	RULE SERVED,RULE SERVED BY DS
3186	MCA/2157/2014	20/08/2014	PURUSHOTTAM KALUBHAI BAMANIA,	MR RAMNANDAN SINGH	NANDUBEN KALUBHAI BAMANIA,ASHOKKUMAR RAMJIBHAI NADIA(MAKWANA)	
3187	MCA/2159/2014	19/09/2014	HITENDRABHAI FOGATBHAI PATEL,	MR SATYAM Y CHHAYA	STATE OF GUJARAT - THROUGH MONA KHANDHAR,P L SHARMA,VINOD RAO - COLLECTOR - VADODARA,L G HUN - CHIEF OFFICER,ASSISTANT COMMISSIONER,	NOTICE NOT RECD BACK,HL PATEL ADVOCATES,BHARGAV KARIA & ASSO
3188	MCA/2163/2014	28/08/2014	GUJART STATE TABLE TENNIS ASSOCIATION,	MS. KITTY S MEHTA	AHMEDABAD MUNICIPAL CORPORATION,KESHAV VARMA,SANSKRUTI PRATISHTHAN	
3189	MCA/2165/2014	24/09/2014	AVNIBEN W/O BALWANTBHAI PANCHAL,	MR SATISH A PANDYA	BALWANTBHAI CHHANABHAI PANCHAL,	MR PV PATADIYA,MR. JAYESH C PATEL
3190	MCA/2175/2014	16/09/2014	PATEL NARSINHBHAI HIRABHAI,	MR HM PARIKH,MR.HEMANG H PARIKH	GOVINDBHAI AMBALAL PATEL,RAVI PATEL,HITENDRASINH CHAUHAN -GADHVI-,MAHESHBHAI GOVINDBHAI PATEL,MUKESHBHAI DAHYABHAI PATEL,J B VANAR	MR DEEPAK P SANCHELA,MR IMTIYAJ M KURESHI
3191	MCA/2176/2014	11/09/2014	S.B. BHADAURIA,	MR DP JOSHI	A.M.TIWARI,HASMUKH ADHIYA,JAYANTI RAVI - COMMISSIONER OF HIGHER EDUCATION,N.I.PATEL - DIRECTOR OF ACCOUNTS AND TREASURIES,A.S.RATHOD - PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
3192	MCA/2177/2014	19/08/2014	MOHAMMED HANIF AHAMADBHAI SHAIKH,	MR LR PATHAN	JAGUBHAI U VASAVA - CHIEF OFFICER,	
3193	MCA/2179/2014	19/08/2014	PRAVIN MAVJI VEKARIA,	MR MEHUL SHARAD SHAH	MULJI KARSAN PINDORIA,HIRBAI MULJI KARSAN PINDORIA,BHIKHALAL KARSAN PINDORIA,HIRBAI BHIKHALAL KARSAN PINDORIA,PREMJI BHIKHALAL KARSAN PINDORIA,RATANBEN DEVSINH MEPANI	
3194	MCA/2186/2014	07/10/2014	ASHABEN W/O MAULIKKUMAR PANDYA,	MR KULDEEP D SHARMA	MAULIKKUMAR SHAILESHBHAI PANDYA,	JAGAT V PATEL,H N SEVAK
3195	MCA/2188/2014	08/10/2014	DORISINGH D RAJPUT,	MR PH PATHAK	HEMANT KUMAR- GENERAL MANAGER,AMARSINGH RATHOD,MARTANDRAO S AVADH	NOTICE SERVED,DS AFF.NOT FILED (N),MR RAVI KARNAVAT
3196	MCA/2191/2014	16/10/2014	WAGHELA BHARATKUMAR REVABHAI,	MR ANVESH V VYAS	N.V.PALASH - DISTRICT PRIMARY EDUCATION OFFICER,R.C.RAWAL - DIRECTOR OF PRIMARY EDUCATION	NOTICE SERVED,MR HS MUNSHAW
3197	MCA/2205/2014	30/09/2014	REETABEN PIYUSHBHAI PARMAR,	MR D A CHAUDHARI	PIYUSHBHAI KALIYANBHAI PARMAR,	MR NILESH I JANI
3198	MCA/2207/2014	28/08/2014	ASHOKBHAI RAMJIBHAI LATHIYA,	MS. KRUTI M SHAH	THE STATE OF GUJARAT,JAYESHBHAI S VAYADA -MINES SUPERVISOR	GOVERNMENT PLEADER
3199	MCA/2208/2014	28/08/2014	ASHOKBHAI RAMJIBHAI LATHIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,JAYESHBHAI S VAYADA - MINES SUPERVISOR	GOVERNMENT PLEADER
3200	MCA/2215/2014	19/08/2014	DASH PUBLICITY,	MR DIPAN DESAI	PINAL SHAH-PRESIDENT,JULIAN SHAH-SECRETARY	
3201	MCA/2218/2014	30/09/2014	RANJITSINH ABHESINH CHAUHAN,RANJITSINH JANAKSINGH THAKORE,CHANDRASINGH MANGALBHAI VAGHELA	MR RR VAKIL	RANJITBHAI KANTIBHAI PATEL,	MR CHIRAG B PATEL
3202	MCA/2219/2014	30/09/2014	SUNITA NARAYAN GADHVI,	MR ANKIT Y BACHANI	NARAYAN MAANSI GADHVI,	RULE NOT RECD BACK,RULE UNSERVED
3203	MCA/2225/2014	18/09/2014	GOODWILL ENTERPRISES - A PARTNERSHIP FIRM,	MR ASHISH H SHAH	P.D.VAGHELA,KETAN DESAI,PARAS SHAH,J.H.NINAMA	

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3204	MCA/2231/2014	27/08/2014	PRAKASHBHAI MANHARLAL UPADHYAY,DIPAK PARUSHOTTM SHAJPUKAR	MR NK MAJMUDAR	STATE OF GUJARAT,CHANDRASINH P THAKUR - DEPUTY SECRETARY,K R DESAI (AYURVED) DIRECTOR -	
3205	MCA/2244/2014	05/02/2015	DURGAPRASAD SHAHADRAM SHARMA SON OF SHAHADRAM SHARMA,	MR PH PATHAK	OMPRAKASH BANSIDHAR GUPTA,	(MR DEEPAK M SHAH),MR RAJAN D SHAH
3206	MCA/2245/2014	05/02/2015	DHIRENDRA UMARSHANKAR RAI,	MR PH PATHAK	OMPRAKASH BANSIDHAR GUPTA,	(MR DEEPAK M SHAH),MR RAJAN D SHAH
3207	MCA/2257/2014	02/12/2014	JYOTIBEN PATEL WD/O VALLABHBHAI V PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SECRETARY - ANIL MUKIM,COMMISSIONER- DR. J.P.GUPTA,DIVISIONAL DEPUTY DIRECTOR - S.M.MEHTA,SUPERINTENDENT -DR. HARSHADBHAI GOVINDBHAI KANTRODIA	GOVERNMENT PLEADER
3208	MCA/2258/2014	08/09/2014	RAMESHKUMAR KANTILAL PATEL,	(MR KISHOR M PAUL)	LT COL KRISHNADEEP SINH JETHWA - RETD,GROUP CAPT M M PATEL - RETD,MAJOR VIKRAM SINH JADEJA - RETD,S K NANDA - I A S	
3209	MCA/2279/2014	22/09/2014	GUJARAT RAJYA JAHER BANDHKAM MAJOOR MANDAL,	MR KB PUJARA	PRADIPKUMAR NAVALKISHOR JAIN,P.P.PATEL-SUPERINTENDING ENGINEER,RAMESHBHAI MAHELIYABHAI VASAVA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3210	MCA/2280/2014	22/09/2014	GUJARAT RAJYA JAHER BANDHKAM MAJOOR MANDAL,DINESHKUMAR SHANTILAL PATEL	MR KB PUJARA	PRADIPKUMAR NAVALKISHOR JAIN,P P PATEL-SUPERINTENDING ENGINEER,BHARATBHAI KANTILAL PANDYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3211	MCA/2326/2014	12/09/2014	FACTINDEPTH RESEARCH AND DEVELOPMENT INDIA PVT LTD,ZAHEER AHMED KHAN	MS ARCHANA U AMIN	INTERNATIONAL INSTITUTE FOR POPULATION SCIENCES,FAUZDAR RAM	MR DHARMESH V SHAH
3212	MCA/2340/2014	03/09/2014	ARVINDBHAI SOMABHAI TADVI,	MR PS PATEL,MR. R.D.KINARIWALA	VINOD RAO- COLLECTOR OF BARODA,JENUM DAVE - COLLECTOR CHHOTA UDAIPUR	
3213	MCA/2354/2014	22/01/2015	BHUPATBHAI BHAYABHAI MAKWANA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA - SUPERINTENDING ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3214	MCA/2363/2014	07/10/2014	RUPESHBHAI KANUBHAI BHAVSAR,	MS SANGITA C ATHAVLE	BHARTIBEN RUPESHBHAI BHAVSAR,	RULE SERVED
3215	MCA/2364/2014	14/10/2014	AMINUDDIN HISAUDDIN SHAIKH,	MR KAUSHAL D PANDYA	G R ALORIE-IAS,MANISH BHARDWAJ-IAS,COLLECTOR,P M BHOYA-TOWN PLANNING OFFICER,SECRETARY,,DEAN GUJARAT MEDICAL EDUCATION AND RESEARCH SOCIETY,EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR MAULIK G NANAVATI
3216	MCA/2367/2014	08/09/2014	PANKAJ CHIMANBHAI PATEL,CHIMANBHAI NARSINHBHAI PATEL,BHARTIBEN CHIMANBHAI PATEL,JIGNABEN DUAGHTER OF CHIMANBHAI PATEL AND WIFE OF AMITBHAI	MR PUNAM G GADHVI	JAGRUTIBEN PANKAJBHAI PATEL,	
3217	MCA/2370/2014	01/10/2014	AMAD SULEMAN GAHA,	MRS NASRIN N SHAIKH	STATE OF GUJARAT POONAMCHANDRA K PARMAR,THE COLLECTOR-AJAY KUMAR,THE DISTRICT DEVELOPMENT OFFICER,THE COMMISSIONER-DEEPAKKUMAR N PANDYA,THE DISTRICT HEALTH OFFICER,DUNGAR GRAM PANCHAYAT	GOVERNMENT PLEADER,MR HS MUNSHAW,MS MAMTA R VYAS
3218	MCA/2384/2014	05/12/2014	CHANDRASINH GOKALSINH VAGHELA,JASWANTSINH GULABSINH CHAUHAN,LAXMANSINH GOPALSINH PARMAR,PRATAPSINH DHULABHAI BARAIYA,SURESHBHAI MOTIBHAI PARMAR,DESAIBHAI CHHOTABHAI THAKOR,JASWANTSINH MOHANSINH RATHOD	(MR PRANAV S DAVE),MR SHIVANG M SHAH	STATE OF GUJARAT,J J PANDYA DIRECTOR - AGRICULTURAL MARKETING AND RURAL FINANCE,R B PATEL DIST.REGISTRAR CO OP SOCIETIESAND DY.DIRECTOR,A.P.M.C. PETLAD,APMC BORSAD	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DELETED,(MR UMESH A TRIVEDI),MR CHIRAG B PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3219	MCA/2390/2014	10/10/2014	V R SHAH SMRUTI AASARSH EDUCATION TRUST,GIRISHBHAI VADILAL SHAH,HARMISH GIRISHBHAI SHAH,HANSABEN GIRISHBHAI SHAH,NIPABEN HARMISHBHAI SHAH,MINISH GIRISHBHAI SHAH,BINABEN MIMISHBHAI SHAH,DR. JITENDRA AMBALAL SHAH,HEMENDRA AMBALAL SHAH,AASIT JITENDRABHAI SHAH,KINNARI AASITBHAI SHAH,DR, SUDHABEN JAMANABAS SHAH,ANILBHAI BHIKHABHAI SHAH,INDRAVADAN BHIKHABHAI SHAH	MR BHARAT R PANDYA,MR. RAJAN J PATEL	HARSHWARDANBHAI VADILAL SHAH,RASHMINBHAI VADILAL SHAH,SAROJBEN WIDOW OF JAYANTIBHAI VADILAL SHAH,ARCHIT JAYANTIBHAI SHAH,AASHLESHA KUNALBHAI SHAH,PRAMODBHAI VADILAL SHAH,SUDHIR VADILAL SHAH,SAROJBEN AMBALLA SHAH WIDOW OF JAYANTIBHAI V SHAH,PRIYADARSHANABEN CHHABILDAS SHAH WIFE OF PRAMODBHAI V SHAH,JALINIBEN MAHENDRAKUMAR SHAH WIFE OF HARSHVARDANBHAI V SHAH,AASHABEN CHAMANLAL SHAH WIFE OF SUDHIRBHAI V SHAH,JAYSHREEBEN RAMESHCHANDRA SHAH	
3220	MCA/2392/2014	13/10/2014	ASHAPURA TRANSPORT COMPANY,	MR MIHIR H PATHAK	GUJARAT PIPAVAV PORT LTD - APM TERMINAL PIPAVAV,FOOD CORPORATION OF INDIA,REGIONAL MANAGER - CENTRAL WAREHOUSING CORPORATION	DELETED,MR DIPEN C SHAH,NANAVATI & CO.
3221	MCA/2393/2014	09/10/2014	VACHCHANI SURESH RATILAL,HEMABEN BACHUBHAI	MR P C CHAUDHARI	NATIONAL RESEARCH CENTRE FOR GROUNDNUT,INDIAN COUNCIL OF AGRICULTURAL RESEARCH,	
3222	MCA/2401/2014	18/09/2014	MUNICIPAL COMMISSIONER,	MR DHAVAL G NANAVATI	SECRETARY,DISTRICT COLLECTOR,AMBICAL DEVELOPERS,SHANTILAL RATANJIBHAI PATEL,MANISHKUMAR KANTILAL SHAH,KANTABEN MADANLAL JAIN,RAJKUMARI ROSHANLAL KUMATH,ANKIT HOLDING PRIVATE LTD- THRO ITS AUTHORISED DIRECTOR DILIPBHAI C SHAH,RAMSINH PRITAMSINGH GREWAL,ANIT KAUR RAMSINH GREWAL	
3223	MCA/2402/2014	30/01/2015	SOLANKI SAHIL RAJESHBHAI,PATEL HARDI BHARATBHAI,PATEL JIGAR HEMANTKUMAR,SHAH APURVA RAMESHCHANDRA,MODI NAKUL CHANDRAKANT,VYAS YAGNIK VIJAYBHAI	MR PANKAJ K SONI	R M THAKKAR,J A PATEL - A.O.,MANSUKHLAL K SHAH,PURVESH M SHAH,DIKSHIT M SHAH,VARSHA D SHAH,RUCHIRANI P SHAH,SHUSHILABEN M SHAH,RAMESHCHANDRA BASANTILAL DAK,REKHABEN RAMESHCHANDRA DAK,MOHANLAL HANSRAJ SANGHVI	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR MITUL K SHELAT,ROHAN A SHAH
3224	MCA/2403/2014	30/01/2015	KELA SHALU PRAVINBHAI,VAGHELA SHRUNGARI NARENDRABHAI,MEHTA JOLLY VIPULBHAI	MR PANKAJ K SONI	R M THAKKAR,J A PATEL - A.O.,MANSUKHLAL K SHAH,PURVESH M SHAH,DIKSHIT M SHAH,VARSHA D SHAH,RUCHIRANI P SHAH,SHUSHILABEN M SHAH,RAMESHCHANDRA BASANTILAL DAK,REKHABEN RAMESHCHANDRA DAK,MOHANLAL HANSRAJ SANGHVI	NOTICE SERVED,NOTICE SERVED BY DS,NOTICE UNSERVED,MR MITUL K SHELAT,ROHAN A SHAH
3225	MCA/2419/2014	22/09/2014	ANJALI WIFE OF PARTH DAVE,	MR KK TRIVEDI,MRS. PRITI J JOSHI	PARTH-SON OF NITIN DAVE,	RULE SERVED,RULE SERVED BY DS
3226	MCA/2424/2014	12/02/2015	JITENDRA BALVANTRAI DESAI,SIMABEN JITENDRA DESAI THRO'POA JITENDRA B DESAI,MAHENDRABHAI ISHWARBHAI PATEL THRO'POA JITENDRA B DESAI,CHHAYABEN MAHENDRABHAI PATEL	MR MC BHATT	VINOD RAO,	GOVERNMENT PLEADER,NOTICE SERVED
3227	MCA/2455/2014	27/11/2014	RAJENDRA MAFATLAL BAROT,	MR MP PRAJAPATI,G G KOTAK	STATE OF GUJARAT,RATANKANVAR GADHVI CHARAN - DIRECTOR,RAGHAVENDRA VATSA - DISTRICT SUPERINTENDENT OF POLICE,BACHUBHAI SOMABHAI PARMAR - SARPANCH,D.B.BARIYA - TALATI CUM MANTRI,D.N.THAKOR - VILLAGE EMPLOYMENT OFFICER - GRAM SEVAK,K.R.CHAUDHARI - TECHNICAL ASSISTANT,B.M.PATEL - ASSISTANT PROGRAMME OFFICER,J.R.PATEL - TALUKA DEVELOPMENT OFFICER	,GOVERNMENT PLEADER,MR UM SHASTRI,MS VIDHI J BHATT
3228	MCA/2459/2014	09/10/2014	SHANKARBHAI DHANJIBHAI SOLANKI,MUKESHBHAI BACHUBHAI BARAIYA,SAJUBHAI NAVALSINH GOHEL,GANPATSINH BABUBHA GOHEL	MS SEJAL K MANDAVIA	H R SUTHAR (IAS),PRDEEPSINH BHAGVATSINH VALA	MR HS MUNSHAW
3229	MCA/2464/2014	18/11/2014	MINALBEN D/O BABULAL DORIA W/O BHAVESHBHAI MOHANBHAI PARMAR,	MR BHUNESH C RUPERA	BHAVESHBHAI MOHANBHAI PARMAR,	RULE UNSERVED
3230	MCA/2465/2014	24/09/2014	NATHUBHA KACHRABHAI BHIMBHA (AHIR),	MR NIRAV C SANGHAVI	DARMESHBHAI R SARADAVA- DISTRICT PRIMARY EDUCATION OFFICER,STATE OF GUJARAT	DS AFF.NOT FILED (N),MR HS MUNSHAW

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3231	MCA/2473/2014	30/04/2015	BACHUBHAI MAGANBHAI VASAVA,SHANABHAI ADHYABHAI VASAVA,PRATHAMBHAI ADHYABHAI VASAVA,BHARATBHAI BHIMABHAI VASAVA,RUPSINGHBHAI ZINABHAI VASAVA	MR SUBRAMANIAM IYER	STATE OF GUJARAT,P N JAIN - CHIEF SECRETARY,ARJUNSINH C VASADIYA - DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3232	MCA/2477/2014	23/09/2014	JANAKBEN ISHVARLAL SHAH,MUKESHKUMAR HARSHADRAY SHAH	MR NILESH A PANDYA	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER-RATANKUMAR IAS,P. BHARTI- IAS COLLECTOR,A K ASHAR - TALUKA DEVELOPMENT OFFICER,M P ANSARI-MAMLATDAR,TALATI CUM MANTRI- P M PATEL,DIRECTOR / GENERAL MANAGER- PRASHANT GAEKWAD	
3233	MCA/2522/2014	07/10/2014	VIRAF ERACHSHA DARUWALA,	MR AK CLERK	TORRENT POWER LTD,SUDHIR UTTAMBHAI MEHTA,SAMIR UTTAMBHAI MEHTA-DIRECTOR,HIMANSHU RAMESHCHANDRA PATHAK	NOTICE SERVED,M/S TRIVEDI & GUPTA
3234	MCA/2523/2014	25/11/2014	PUSHPABEN JIVRAMBHAI TRIVEDI WD/O GHANSHYAMBHAI RATILAL TRIVEDI,	(MR BIREN A VAISHNAV)	R.C.RAVAL - DIRECTOR OF PRIMARY EDUCATION,V.R.VARU - DISTRICT PRIMARY EDUCATION OFFICER	
3235	MCA/2533/2014	03/12/2014	HITESH HARIBHAI SHIHORA,	MR. BHADRISH S RAJU	STATE OF GUJARAT,VAJE SINGH-FULL NAME NOT KNOWN,JAYENDRA-FULL NAME NOT KNOWN,HINGDAJIA-FULL NAME NOW KNOWN,A B VALAND (FULL NAME NO KNOWN),P O BHATT (FULL NAME NOT KNOWN),OTHER 20 UNKNOWN PERSONS (IN POLICE UNIFORM)	,GOVERNMENT PLEADER,MR DIPEN K DAVE
3236	MCA/2539/2014	14/10/2014	SANDIPBHAI HARGOVINDBHAI JIVRAJANI,	MR HORMAZ B SHETHNA,HCLS COMMITTEE	PARESHBHAI PRAHLADCHANDRA VYAS - ASSISTANT COMMISSIONER,ASHISH CHANDRA SINHA - MANAGING DIRECTOR	
3237	MCA/2550/2014	29/09/2014	BALVANTSINH PARBATSINH KUMPAVAT,	THAKKAR AND PAHWA ADVOCATES	J P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM- SECRETARY,GUJARAT CIVIL SERVICES TRIBUNAL	GOVERNMENT PLEADER,DELETED
3238	MCA/2553/2014	10/04/2015	LATA BHANU PRATAP SANT,	MR K I KAZI	DEEPAK KUMAR RAMKUMAR,	(MR AJ SHASTRI)
3239	MCA/2555/2014	07/10/2014	RENUKABEN DHIRUBHAI CHAVDA,	MR KIRTIDEV R DAVE	JAYENDRASINH NATWARSINH PARMAR,	RULE SERVED
3240	MCA/2575/2014	30/11/2016	DIPIKABEN RASHESHKUMAR THAKKAR,	DR. KHUSHBU P VYAS	RASHESHKUMAR ASHOKBHAI THAKKAR,	MR ANKIT SHAH,MR.JAY S SHAH
3241	MCA/2580/2014	25/11/2014	R.M. PATHAN,	MR PH PATHAK	INDRAJIT DASGUPTA - CHIEF COMMISSIONER OF CENTRAL EXCISE,JAYANT MISRA - CHIEF COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS	MR DEVANG VYAS
3242	MCA/2594/2014	15/10/2014	AJITSINH PRABHATSINH JHALA,	MR HARISH K BAROT	C P PATEL - DEPUTY SECRETARY,PANKAJBHAI JOSHI - DEVELOPMENT OFFICER	GOVERNMENT PLEADER
3243	MCA/2596/2014	10/12/2014	TEJALBEN W/O MIHIRBHAI KOTHARI,	MR NITIN M AMIN	MIHIRBHAI BHARATBHAI KOTHARI,	MS MAMTA R VYAS
3244	MCA/2599/2014	21/11/2014	RAJANKUMAR VALJIBHAI BHAGORA,MINALDEV VASANTKUMAR BRAHMBHATT	MR.JAY S SHAH	PATEL JANAKBHAI MOTIBHAI,SANJAYKUMAR PRAVINCHANDRA,PATEL HATHIBHAI PUNJABHAI,PATEL MAYURBHAI DHIRUBHAI,PATEL SHANTABEN MUKESHBHAI,PATEL MAHESHBHAI SHAMALBHAI,PATEL DAHYIBEN MULJIBHAI,PATEL MADHUBHAI MOKAMBHAI	MR PREMAL R JOSHI
3245	MCA/2600/2014	23/09/2014	BHIKHUBHAI KESHAVBHAI,MANHARBHAI KESHAVBHAI,PRATIBHABEN KESHAVBHAI,MANIBEN PARSOTTAMBHAI,LATE SOMIBEN PARSOTTAMBHAI,JASVANTBHAI BHAGWANDAS PATEL,CHIMANBHAI BHAGWANDAS PATEL,SOMIBEN WIDOW OF GULABBHAI BHAGWANDAS PATEL,VIJAYBHAI GULABBHAI PATEL,MANOJBHAI GULABBHAI PATEL,PANKAJBHAI GULABBHAI PATEL,VANITABEN GULABBHAI PATEL,SHILABEN GULABBHAI PATEL	MR HARSHADRAY A DAVE	MILIND TORVANE - COMMISSIONER,DR. RAJENDRA KUMAR - DISTRICT COLLECTOR - SURAT	
3246	MCA/2624/2014	29/09/2014	YOGESH ARVINDBHAI PARIKH,	THAKKAR AND PAHWA ADVOCATES	J.P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM	GOVERNMENT PLEADER

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3247	MCA/2625/2014	29/09/2014	YASHWANT DAHYABHAI PARMAR,	THAKKAR AND PAHWA ADVOCATES	J.P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM	GOVERNMENT PLEADER
3248	MCA/2626/2014	29/09/2014	RAMESH JAGABHAI PARMAR,	THAKKAR AND PAHWA ADVOCATES	J.P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM	GOVERNMENT PLEADER
3249	MCA/2627/2014	29/09/2014	MANSUKHBHAI KHUSHALDAS PATEL,	THAKKAR AND PAHWA ADVOCATES	J.P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM	GOVERNMENT PLEADER
3250	MCA/2628/2014	29/09/2014	MANHARLAL HIRALAL PARMAR,	THAKKAR AND PAHWA ADVOCATES	J.P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM	GOVERNMENT PLEADER
3251	MCA/2629/2014	29/09/2014	NANDUBEN TRIBHOVANBHAI MAKWANA,	THAKKAR AND PAHWA ADVOCATES	J.P GUPTA- COMMISSIONER OF HEALTH AND MEDICAL SERVICES,ANIL MUKIM	GOVERNMENT PLEADER
3252	MCA/2631/2014	22/01/2015	VADODARA MAHANAGAR SEVA SADAN,DEPUTY MUNICIPAL COMMISSIONER,LAND AND ESTATE OFFICER	MR MAULIK G NANAVATI	SUN OUTDOORS - PROPRIETOR PRITESH NANUBHAI SHAH,	MR DIPAN DESAI
3253	MCA/2632/2014	22/01/2015	VADODARA MAHANAGAR SEVA SADAN,DEPUTY MUNICIPAL COMMISSIONER,LAND AND ESTATE OFFICER	MR MAULIK G NANAVATI	MEGA PUBLICITY - PROPRIETOR NANUBHAI RAMANLAL SHAH,	MR DIPAN DESAI
3254	MCA/2633/2014	18/12/2014	GULAM MOHAMED S/O ABDUL RAHEMAN,	(MR CP JADHAV)	RAJU KUMAR GUPTA - CHIEF WORKSHOP MANAGER - CWM,	MR KM PARIKH
3255	MCA/2639/2014	24/12/2014	RAJYA GENERAL KAMDAR MANDAL,	MR MS MANSURI	OIL AND NATURAL GAS CORPORATION LTD (ONGC),GYANESHCHANDRA C KATIAR	MR AJAY R MEHTA
3256	MCA/2642/2014	07/10/2014	NEHALBEN VIPULKUMAR LUMBHANI,	MR CHINTAN S POPAT	LUMBHANI VIPULKUMAR BHUPATBHAI,	RULE SERVED BY DS
3257	MCA/2643/2014	07/10/2014	NEHALBEN VIPULKUMAR LUMBHANI,	MR CHINTAN S POPAT	LUBHANI VIPULKUMAR BHUPATBHAI,	
3258	MCA/2658/2014	26/02/2015	NIKITABEN W/O AMITBHAI CHHAGANBHAI LUNAGARIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	AMITBHAI CHHAGNABHAI LUNAGARIYA,	MR K S CHANDRANI
3259	MCA/2672/2014	25/09/2014	SHASHIKANT SOAMBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	M/S J K AMIN AND CO.,NIRUPAMABEN GANESH AMIN,BAGHUBHAI RAVJIBHAI PATEL,KHANDUBHAI MANIBHAI PATEL,M/S BARODA AUTO CENTRE	
3260	MCA/2677/2014	06/05/2015	GUJARAT MAZDOOR SABHA,	MR AMRESH N PATEL	RAJUBHAI MAKANI,	MR DIPAK R DAVE
3261	MCA/2679/2014	03/11/2014	FARZANABANU,AYSHABANU	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	HEMANTKUMAR - GENERAL MANAGER,SONVIRSING - DIVISIONAL RAILWAY MANAGER	NOTICE NOT RECD BACK,DS AFF.NOT FILED (N)
3262	MCA/2680/2014	22/09/2015	SHITALBEN SHAILESHBHAI SUTARIYA,	MR VINOD M GAMARA	SHAILESHBHAI HARJIBHAI SUTARIYA,	RULE SERVED,RULE SERVED BY DS
3263	MCA/2683/2014	29/09/2014	KANDOI CHIMANLAL BRIJLAL,PATEL SHIVABHAI JOITARAM,THAKOR SHANTABEN GAMBHIRJI (LEGAL HEIR OF DECD) THAKOR GAMBHIR SINHJI BABAJI,PRAHALAD MANILAL JOSHI,RAVAL HARJIVANBHAI CHUNILAL,RAVAL NILESHKUMAR GANDALAL LEGAL HEIRS OF DECD.,RAVAL NILESHKUMAR GANDALAL,PATEL BHAGWAN DAS ISHWARDAS,PATEL SOMABHAI LAKHUDAS,RAMI VRAJLAL AMRUTLAL,VYAS RASIKLAL BHOGILAL,SULOCHANAGAURI NATVARLAL PATEL,BHOLABHAI PARSHOTTAMDAS PATEL	MR HB SINGH	R C RAVAL,	
3264	MCA/2687/2014	18/12/2014	RAKSHABEN PANKAJKUMAR JANI,	MR HEMANG M SHAH	P.D.VITHLANI - ADDITIONAL DIRECTOR OF HEALTH MEDICAL SERVICES,	GOVERNMENT PLEADER
3265	MCA/2690/2014	20/11/2014	GANGDASBHAI HANSRAJBHAI PATEL,	MS MEGHA JANI	STATE OF GUJARAT,DEPUTY COLLECTOR,THE COLLECTOR, JAMNAGAR,THE MAMLATDAR,N G BAHNDERI,JIVIBEN HANSRAJBHAI,NANDUBEN ALIAS NAYANABEN HANSRAJBHAI PATEL,KUSUMBEN HANSRAJBHAI PATEL,HEMIBEN ALIAS HINABEN HANSRAJBHAI PATEL,MANJUBEN HANSRAJBHAI PATEL	

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3266	MCA/2759/2014	02/12/2014	MANILAL SOMABHAI SOLANKI,LAXMIBEN MANILAL SOLANKI,SOLANKI AJAY MANILAL,SONAL MANILAL,DIPTIBEN MANILAL SOLANKI,SAVAN M SOLANKI,GUJARAT RAJYA JAHER BANDHKAM MAJOOR MANDAL	MR PH PATHAK	N A BAROT- SUPERINTENDING ENGINEER,P N JAIN- SECRETARY	GOVERNMENT PLEADER
3267	MCA/2761/2014	25/09/2014	KOLI DEVSHI BHAGVANJIBHAI,	MR MAHESH K POOJARA,MR NIRAV C SANGHAVI	B K BHATT,G P PANDYA - EXECUTIVE ENGINEER,S K PANCHAL	
3268	MCA/2762/2014	19/10/2015	KIRITBHAI GANGARAM SOLANKI,	MR UT MISHRA	PRASHANT K PARIKH,	MR MEHUL SHARAD SHAH
3269	MCA/2798/2014	15/10/2014	MANIBEN MAGANLAL SOLANKI,	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER - DINESHBHAI PATEL OR HIS SUCCESSOR,JOINT DIRECTOR - R.D.PARMAR OR HIS SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3270	MCA/2799/2014	20/11/2014	ISWERBHAI NARSINHBHAI CHAUDHARI,	MS TEJAL K SHAH	SECRETARY- POONAMCHAND K PARMAR,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	,GOVERNMENT PLEADER,MR HS MUNSHAW
3271	MCA/2808/2014	03/11/2014	SHANTIBHAI VIRJIBHAI PATEL (DHANANI),	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	J C SONARA - THE POLICE INSPECTOR,RAMESHBHAI D PATEL - ASSISTANT SUB INSPECTOR	GOVERNMENT PLEADER
3272	MCA/2812/2014	29/09/2014	DAHYABHAI NARANBHAI PATEL,	MR BP GUPTA	RAMESHBHAI DAHYABHAI PATEL,	
3273	MCA/2824/2014	12/03/2015	KRUPASHANKAR SAKALNARAYANSINH,	MS RENISHA R VYAS	BHARUCHA AND SONS,SHAILESHBHAI MULCHANDDAS BHARUCHA	MR PH PATHAK
3274	MCA/2845/2014	20/11/2014	DINUBEN RAMUBHAI CHUDHRI WIDOW OF LATE RAMUBHAI CHANABHAI CHUDHRI,	MS TEJAL K SHAH	SECRETARY- POONAMCHAND K PARMAR,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR HS MUNSHAW
3275	MCA/2846/2014	15/10/2014	NIRMALABEN NATWARGIRI WIDOW OF NATWARGIRI PREMGIRI APARNATH,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	ARVINDBHAI AGRAVAL- SECRETARY,CHETNABEN VYAS,R.C. RAVAL	NOTICE SERVED BY DS,MR HS MUNSHAW
3276	MCA/2847/2014	20/11/2014	KOTVAD JAYANTIBHAI SOMABHAI,	MR HB SINGH	BHAGWANDAS MOTILAL PRAJAPATI - (DEPUTY EXECUTIVE ENGINEER),	GOVERNMENT PLEADER
3277	MCA/2851/2014	16/10/2014	DILAWARSINH NARENDRASINH JADEJA,	MR SHAKTI S JADEJA	HARSHADKUMAR PARSHOTTAMBHAI BHIMANI - DEPUTY EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
3278	MCA/2852/2014	20/11/2014	KESHAVLAL DUNGARSHI MAVANI,NITINKUMAR KESHAVLAL MAVANI	MR HARSH N PAREKH	STATE OF GUJARAT,OFFICE OF COLLECTOR (ULC DEPT.),ADDITIONAL SECRETARY	GOVERNMENT PLEADER
3279	MCA/2853/2014	16/10/2014	MANOJKUMAR RAVJIBHAI CHAUHAN,	(MR KG PANDIT)	STATE OF GUJARAT,S M MISTRY AS JOINT SECRETARY,M S SHAH	NOTICE SERVED BY DS
3280	MCA/2859/2014	20/11/2014	KAVEJIBHAI GAJLABHAI CHUDHRI,	MS TEJAL K SHAH	SECRETARY- POONAMCHAND K PARMAR,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR HS MUNSHAW
3281	MCA/2860/2014	20/11/2014	PREVINBHAI KALYANBHAI PATEL,	MS TEJAL K SHAH	SECRETARY- POONAMCHAND K PARMAR,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
3282	MCA/2864/2014	08/10/2014	BHAGWANJI JIVANBHAI VAJA,	(MR BIPIN I MEHTA)	P K PARMAR- SECRETARY,HASMUKHBHAI ADHIYA - SECRETARY - FINANCE DEPARTMENT,PANKAJ JOSHI- DEVELOPMENT COMMISSIONER,SUJITKUMAR- AMRELI DISTRICT PANCHAYAT,JAIPAL J CHAUHAN	
3283	MCA/2866/2014	20/11/2014	KUSUMBEN ISWERBHAI DHODIYA WIDOW OF LATE (ISWERBHAI KHUSHALBHAI DHODIYA),	MS TEJAL K SHAH	SECRETARY - POONAMCHAND K PARMAR,DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
3284	MCA/2867/2014	20/11/2014	RAI SINGBHAI BHANGJIBHAI CHAUDHRI,	MS TEJAL K SHAH	SECRETARY - POONAMCHAND K PARMAR,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	,GOVERNMENT PLEADER,MR HS MUNSHAW
3285	MCA/2868/2014	18/11/2014	MADHAVJI KANJIBHAI GAJERA,	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER- JAGDISHPRASAD GUPTA	NOTICE SERVED BY DS
3286	MCA/2869/2014	09/12/2014	ANILBHAI MAGANBHAI JOSHI,	MR DIVYESH SEJPAL	SAGAR RADIA,	MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3287	MCA/2871/2014	16/12/2014	DALPATSING DEVISING RAJPUT,	MRS KRISHNA G RAWAL	DR. S K NANDA SECRETARY,MR. P M KHANT, SECTION OFFICER,MR. P C THAKUR. ADDL POLICE COMMISSIONER	GOVERNMENT PLEADER,NOTICE SERVED
3288	MCA/2877/2014	13/11/2014	BHARAT PETROLEUM CORPORATION LIMITED,	MR MITUL K SHELAT	BHAVNAGAR AUTO RESORTS,PANKAJKUMAR DHIRAJLAL SHAH,ASHWINKUMAR DHIRAJLAL SHAH	NOTICE UNSERVED,(MR SANDEEP N BHATT)
3289	MCA/2878/2014	02/12/2014	SHAILENDRASINH SHANKERSINH VAGHELA,	MR PINAKIN M RAVAL	HELLY SHAILENDRASINH VAGHELA POA HOLDER HIMANSHU JYANTIBHAI PATEL,	
3290	MCA/2879/2014	02/12/2014	FARZANABANU W/O IMRANKHAN AZIMKHAN PATHAN,	MS RENISHA R VYAS	IMRANKHAN AJIMKHAN PATHAN,BISMILLAHBIBI AJIMKHAN PATHAN,ASIFKHAN AJIMKHAN PATHAN,RIZWANABANU AJIMKHAN PATHAN,MOSINABANU MUMTAZALI DURANI	
3291	MCA/2880/2014	17/12/2014	DILAR KRUTARTH SHAH,	MR PY DIVYESHVAR,MR DEVANG VYAS	KRUTARTH KISHORBHAI SHAH,KISHORE MANILAL SHAH,ELABEN KISHOREBHI SHAH	MR NIRAV C SANGHAVI
3292	MCA/2881/2014	13/10/2014	DAMJIBHAI JASHABHAI DANGODARA,	MR PATHIK M ACHARYA	VIKRANT PANDEY,	
3293	MCA/2883/2014	23/12/2014	MANORAMYA RESORTS AND HOTEL PRIVATE LIMITED,BHOLABHAI VALAJIBHAI PATEL	MR VISHAL K SEVAK	RUKHADBHAI KAMABHAI,RANGIBEN RUKHADBHAI,GOVINDBHAI RUKHADBHAI,BHURIBEN GOVINDBHAI,KHEMABHAI RUKHADBHAI,SOMIBEN KHEMABHAI,BHURIBEN W/O GOVINDBHAI RUKHADBHAI,PARASBEN D/O GOVINDBHAI RUKHADBHAI,DIPAK S/O GOVINDBHAI RUKHADBHAI,BHAVIK S/O GOVINDBHAI RUKHADBHAI,SHANIBEN D/O RUKHADBHAI KAMABHAI,LAXMIBEN D/O RUKHADBHAI KAMABHAI,SOMIBEN W/O KHEMABHAI RUKHADBHAI,HETALBEN D/O KHEMABHAI RUKHADBHAI,SUNIL S/O KHEMABHAI RUKHABHAI,MITALBEN D/O KHEMABHAI RUKHADBHAI,BABYBEN D/O RUKHADBHAI KAMABHAI,KOKIBEN D/O RUKHADBHAI KAMABHAI,PUNIBEN D/O RUKHADBHAI KAMABHAI,DEVENDRABHAI CHATRASINH VAGHELA	NOTICE SERVED,MR MEHUL S SHAH,MR SUNIL S JOSHI
3294	MCA/2888/2014	29/01/2015	VASUDEVBHAI KRIPASHANKAR BHATT,	MS MEDHA N PANDYA	STATE OF GUJARAT,TEHARSINH THAKOR - UMRETH NAGARPALIKA,TEHARSINH THAKOR - CHIEF OFFICER	NOTICE SERVED,RULE SERVED,MR DEEPAK P SANCHELA
3295	MCA/2892/2014	14/10/2014	MANJULABEN GIRISHBHAI PARMAR D/O DHANJIBHAI LALJIBHAI SOLANKI,	MR KRUNAL D PANDYA,HCLS COMMITTEE	PARMAR GANPAT @ GIRISHBHAI KHODABHAI,	
3296	MCA/2898/2014	24/12/2014	PRAHLADBHAI MOTIRAM TRIVEDI,	MR MAHENDRA U VORA	DILIP RANA- COLLECTOR - BANASKANTHA,BHAILALBHAI K SONI- DEPUTY. COLLECTOR,ISHWARBHAI M DESAI-MAMLATDAR,KALPESHBHAI P BHATT- CHIEF OFFICER,GIRISH A SHAH - DIRECTOR OF NAGAR PALIKA,MAHENDRABHAI P PATEL-CITY SURVEY SUPERINTENDENT	GOVERNMENT PLEADER,NOTICE SERVED,MR VIJAY H NANGESH
3297	MCA/2904/2014	25/11/2014	GUJARAT RAJYA ANSHKALIN KARMACHARI MANDAL,	MS ASHLESHA M PATEL	STATE OF GUJARAT,SRINIVAS KATIKITHALA - PRINCIPAL SECRETARY,HASMUKH ADHIA - SECRETARY- FINANCE DEPARTMENT,ANIL MUKIM - SECRETARY - HEALTH AND FAMILY WELFARE DEPARTMENT,S.K. NANDA - SECRETARY- HOME DEPARTMENT,SANJAY PRASAD - SECRETARY- LABOUR AND EMPLOYMENT DEPARTMENT,RAJIVKUMAR GUPTA - SECRETARY-NARMADA WATER RESOURCES,M.S.DAGUR - SECRETARY - SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT,P.N. JAIN - SECRETARY - ROAD AND BUILDING DEPARTMENT,MUKESH PURI - SECRETARY- EDUCATION DEPARTMENT,JAGDIP N. SINH - SECRETARY- REVENUE DEPARTMENT	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)

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3298	MCA/2907/2014	15/10/2014	SHITALBEN W/O VIMALKUMAR JAYANTILAL PATEL,	MR.SHASHIKANT PARMAR	VIMALKUMAR JAYANTILAL PATEL,	
3299	MCA/2913/2014	17/11/2014	PRAKASHBHAI MANHARLAL UPADHYAY,DIPAK PURSHOTTAM SHAHPURKAR	MR NK MAJMUDAR	STATE OF GUJARAT THRO SECRETARY- ANIL MUKIM,CHANDRASINH PUNJAJI THAKUR- DEPUTY SECRETARY,KANDARP RATILAL DESAIDIRECTOR - INDIAN SYSTEM OF MEDICINE AND	GOVERNMENT PLEADER
3300	MCA/2917/2014	22/12/2014	SHIVABHAI BHIMABHAI BARAIYA,	MR HEMANT MAKWANA	THE STATE OF GUJARAT,THE DISTRICT DEVELOPMENT OFFICER,THE MAMLATDAR,SHIVABHAI AMBARAMBHAI HARANIYA,GHELABHAI HIRABHAI RATDIYA,GOKALBHAI CHHOTABHAI RATDIYA,MAKHABHAI VIBHABHAI RATADIYA,JAGABHAI VIBHABHAI RATADIYA,MAKHABHAI MERABHAI RATADIYA	
3301	MCA/2918/2014	09/04/2015	PARTH MAHILA UTKARSH MANDAL (NGO),	MS PRERANA A PANDEY	STATE OF GUJARAT,RAJKUMAR BENIWAL- COLLECTOR OR HIS SUCESSOR IN THE OFFICE,RAMDEV FOOD PRODUCTS PVT.LTD.	GOVERNMENT PLEADER,RULE NOT RECD BACK,RULE SERVED,MR ANAL S SHAH
3302	MCA/2919/2014	07/11/2014	DEEPAK NAIYEER,	MR ANVESH V VYAS	POLICE INSPECTOR - PARIMAL DESAI,	
3303	MCA/2920/2014	29/01/2015	SANTABHAI RATILAL VAGHELA,BHAILALBHAI MANILAL PATEL	MR UT MISHRA	NIYATIBEN UTSAV - DEPUTY COLLECTOR,	GOVERNMENT PLEADER
3304	MCA/2923/2014	15/10/2014	MEENABEN D/O BHECHARBHAI K PATEL AND W/O JIGNESHBHAI R PATEL,	(MS KRISHNA U MISHRA)	JIGNESHBHAI RAMESHBHAI PATEL,	
3305	MCA/2932/2014	06/08/2015	JASBIR KAUR D/O SARDAR JARNAIL,	MR ANVESH V VYAS	BALKARANJITSINGH MANGAT S/O SARDAR HARBHAJANSINGH MANGAT,	MR SHAKEEL A QURESHI
3306	MCA/2933/2014	29/01/2015	A-ONE TRANSPORT,	MR NILESH M SHAH	VADODARA MAHANAGAR SEVA SADAN,	MR MAULIK G NANAVATI
3307	MCA/2939/2014	19/03/2015	NAYANABEN NALINKUMAR SHAH,	MS SM AHUJA	NALINKUMAR AMTHALAL SHAH,POLICE INSPECTOR - A.G.GOHIL,POLICE COMMISSIONER - SHIVANAND JHA,DEPUTY COMMISSIONER OF POLICE - HIMANSHU SHUKLA	
3308	MCA/2940/2014	23/04/2015	DAHYABHAI MOHANBHAI PRAJAPATI,		R S SHARMA,ANILKUMAR	MS PJ DAVAWALA,MS SEJAL K MANDAVIA
3309	MCA/2941/2014	02/03/2015	SARIABEN @ HEENABEN PANKAJBHAI HADIYAL,	MR.KISHAN PRAJAPATI	PANKAJBHAI PRAHLADBHAI HADIYAL,	
3310	MCA/2951/2014	24/12/2014	ABDULSATAR KASAMBHAI KATIYA,	MS. BHAVINI H JANI	STATE OF GUJARAT,S.B.RAVAL - DISTRICT COLLECTOR - MORBI,S.N.KHALYANI - DEPUTY COLLECTOR,CHANDAN VAISHNAV - MAMLATDAR,JAYENDRASINGH JADEJA - CIRCLE OFFICER	GOVERNMENT PLEADER
3311	MCA/2954/2014	24/08/2015	KALPANABEN ANILKUMAR ANKOLA D/O GOKALBHAI TEJABHAI,	MR. KSHITIJ P VAKIL	ANILKUMAR MAGANLAL ANKOLA,	MR. ZALAK B PIPALIA
3312	MCA/2955/2014	16/10/2014	REVABEN NARANBHAI CHAUHAN,	MR DHAVAL M BAROT	DINESHBHAI DHULABHAI,RAMANBHAI DHULABHAI,SAKRIBEN DHULABHAI,MOTIBHAI RANCHHODBHAI VANKAR SINCE DECD THRO HIS HEIRS,SHANKERBHAI MOTIBHAI VANKAR	
3313	MCA/2956/2014	26/11/2014	M R JOSHI (MAHENDRA RAVISHANKAR JOSHI),	MS HARSHAL N PANDYA	HASMUKH ADHIA - IAS,MUKESH PURI - IAS - COMMISSIONER OF HIGHER EDUCATION,B V PATEL,HARSHADBHAI N DALAL - PRESIDENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3314	MCA/2959/2014	07/11/2016	DILIPKUMAR K. PARIKH SON OF KALIDAS PARIKH,	MR PH PATHAK	A M DESAI,VIPUL MITRA- TRAINING COMMISSIONER	DELETED,MR HS MUNSHAW
3315	MCA/2960/2014	22/12/2014	GUJARAT ARDH SARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK	D S BRAHMBHATT,A J KACHHIYA PATEL	GOVERNMENT PLEADER,NOTICE SERVED

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3316	MCA/2965/2014	26/11/2014	RATANBEN W/O LAXMANBHAI M PATEL,SURESHKUMAR LAXMANBHAI PATEL	MR SP MAJMUDAR,MR P P MAJMUDAR	DALJIBHAI PARTHIBHAI UPLANA,GUJOR CHELABHAI DALJIBHAI	MR HIMANSU M PADHYA
3317	MCA/2966/2014	04/12/2014	SHRI JASHVANTBHAI JERAMBHAI PATEL,	(MR KISHOR M PAUL)	P M RATHVA - PERSONAL MANAGER (HR),	MR DIPAK R DAVE
3318	MCA/2967/2014	03/11/2014	JOMABEN BHIMABHAI CHAVDA,	MR YASH N NANAVATY	JUSABBHAI FATEMAMMAD RAUMA (UPSARPANCH),PRAVINBEN N JADAV (TALATI-CUM-MANTRI)	
3319	MCA/2981/2014	11/12/2014	NIHILKUMAR REVASHANKAR MEHTA,	MR DS VASAVADA	ANILBHAI GOVINDBHAI MUKIM(OR HIS SUCESSOR IN OFFICE),ABIDHUSSAIN HASIHASSAIN MANSURI,VAID MR. KANDARP RATILAL DESAI- DIRECTOR INDIAN MEDICINE AND HOMEOPATHY SYSTEM	GOVERNMENT PLEADER
3320	MCA/2994/2014	05/11/2014	MALI BABUJI AMRAJI THROUGH POA VASHRAMBHAI BABUJI MALI,MALI JIVAJI HIRAJI	DARSHAN M VARANDANI	MALI BABUJI VALAJI,MALI RAMAJI KASTURAJI,DALPATSINGH AMRAJI THAKORE.,THAKOR SHANTUJI MOTIJI MOTIJI,THAKOR RAMBHA RUPJI	
3321	MCA/2995/2014	27/11/2014	RAVJI VALJI HETHVADIYA,	MR ASHISH H SHAH	MAHENDRA S PATEL - COLLECTOR,R G BHALARA	NOTICE SERVED BY DS,MR HS MUNSHAW
3322	MCA/3002/2014	05/11/2014	DASHRATH SHAMBHUBHAI PANCHAL,	MR HEMAL K ACHARYA	BHUPENDRAKUMAR CHINUBHAI SHAH- GENERAL MANAGER,AJAY J TRIVEDI -DEPUTY GENERAL MANAGER	
3323	MCA/3017/2014	25/02/2015	PUNAM HITESH CHAUHAN,	MR BY MANKAD	HITESH DAYARAM CHAUHAN,	MS NAYNABEN K GADHVI
3324	MCA/3019/2014	18/11/2014	YOGESH KANTILAL KALANI,	MR SANDEEP R LIMBANI	M C MARU,A D PARMAR,MAHESHBHAI AHIR,SAMATHBHAI GADHVI,BHOLABHAI KOLI	GOVERNMENT PLEADER
3325	MCA/3040/2014	10/07/2015	MINESH RATILAL PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	PIYUSHBHAI @ GIRISHBHAI UMEDBHAI PATEL,	PARTY IN PERSON
3326	MCA/3041/2014	02/12/2014	BALAMKHAN SULTANKHAN PATHAN,	MS ASHLESHA M PATEL	STATE OF GUJARAT THROUGH THE SECRETARY,THE DIRECTOR GENERAL OF POLICE,THE COMMISSIONER OF POLICE,THE POLICE INSPECTOR,THE POLICE SUB INSPECTOR, V M SELAR,PRAVINSINH (D STAFF CONSTABLE),SHOHEB THAKER (POLICE CONSTABLE),BHARATSINH (D STAFF CONSTABLE),V U PADVI (P S O)	
3327	MCA/3042/2014	24/12/2014	FULABHAI RANCHHODBHAI PATEL AND BHAILALBHAI RANCHHODBHAI PATEL-DECD.,HASMUKH BHAILALBHAI PATEL,DAHYABHAI FULABHAI PATEL,JAYANTIBHAI BHAILALBHAI PATEL,PUNJIBEN BHAILALBHAI PATEL	MR PARTHIV B SHAH	DARUBHAI JIBHAI PATEL-DECD.,MAHENDRA DARUBHAI PATEL,HITESH DARUBHAI PATEL,SUDHABEN DARUBHAI PATEL,JAYSHRIBEN DARUBHAI PATEL W/O KAMLESHKUMAR PATEL	,NOTICE SERVED
3328	MCA/3043/2014	14/11/2014	TERA CABLES INDIA PVT LTD,SHARAD DILIPBHAI PATEL,SIDDHARTH SHANTILAL PATEL	MR SP MAJMUDAR,MR SHAKTI S JADEJA	K C SHARMA,	
3329	MCA/3044/2014	08/12/2014	IDARCHAND MALCHAND BARADIA,	MR SANJAY R GUPTA	K K NIRALA,	
3330	MCA/3091/2014	22/12/2014	AMARSINH VASJESINH RAOLJI,	(MR JS BRAHMBHATT)	NISHITHKUMAR BHURABHA SISODIA - GUJARAT STATE ROAD TRNSPORT CORPORATION,	MR HARDIK C RAWAL
3331	MCA/3092/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3332	MCA/3093/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3333	MCA/3094/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3334	MCA/3095/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3335	MCA/3096/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3336	MCA/3097/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	

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3337	MCA/3098/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3338	MCA/3099/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3339	MCA/3100/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3340	MCA/3101/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3341	MCA/3102/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3342	MCA/3103/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3343	MCA/3104/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3344	MCA/3105/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3345	MCA/3114/2014	25/11/2014	DHIRAJ THAKOR PATEL,KRUSHNAKUMAR RATILAL PAREKH,SURESHBHAI BALKRUSHNA SAVANT,CHANDRAKANT ISHVAR PATEL	MR KK TRIVEDI	BHIKHI DAUGHTER OF GANGA AND BHAGA KARSAN,DEVI ALIAS MANGI DAUGHTER OF GANGA AND BHAGA KARSAN,ASHOKBHAI HIRABHAI KHIMANIYA (AHIR),NAMANBHAI ANILBHAI PATEL	
3346	MCA/3115/2014	18/11/2014	GAUTAM BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3347	MCA/3116/2014	18/11/2014	GAUTAM BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3348	MCA/3117/2014	18/11/2014	PRASHANTBHAI BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3349	MCA/3118/2014	18/11/2014	PRASHANTBHAI BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3350	MCA/3119/2014	18/11/2014	PRASHANTBHAI BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3351	MCA/3120/2014	18/11/2014	DAYABEN BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3352	MCA/3121/2014	18/11/2014	DAYABEN BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3353	MCA/3122/2014	18/11/2014	DAYABEN BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3354	MCA/3123/2014	18/11/2014	DAYABEN BALWANTBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3355	MCA/3124/2014	18/11/2014	BALWANTBHAI GOKALBHAI VORA,	MR MJ MEHTA	D J PANDIAN - IAS,	
3356	MCA/3125/2014	04/12/2014	BHARATSINH S/O HANUBHA JASHWANTSANG AGARSANG AND OTHERS,DECEASED L.R. OF JASHWANTSINH AGARSANG,GANPATSING JASHWANTSINH,SAJANBA JASHWANTSINH,VILASBA JASHWANTSINH,BALDEVSANG S/O DECEASED HANUBHA JASHWANTSANG AGARSANG,PANVIRSINH S/O DECEASED HANUBHA JASHWANTSANG AGARSANG,LILABEN W/O DECEASED HANUBHA JASHWANTSANG AGARSANG,DECEASED ISWARSANG RAJAJI,POPATSINH ISHWARSANG,ANANDSANG ISWARSANG,JANAKBA ISWARSANG,CHANDRABA ISWARSANG,DECEASED NATHUSANG BHAVANSANG,DOLATSANG BHAVANSANG,MANIBA D/O NATHUSANG BHAVANSANG	(MR KG PANDIT)	RAKESH GANGRAM MALI,KAMLESH GANGARAM MALI,SITABEN UNMAJI MALI,SIMABEN GANGARAM MALI,PRAVINJI ISHWARJI MALI,GANGARAM HIMATJI MALI,MOHINIDEVI GANGARAM MALI,RONIK PRAKASHRAM JAIN,SANNI PRAKASHRAM JAIN,NARESH ISHWARJI MALI,VIJAY NEHRA -IAS,HEMENDRA SHAH - JOINT SECRETARY,UKARDI GANOTIA CO.OP. AGRICULTURE AND GOPALAK MANDAL,MARUTI SUZUKI UDYOG LTD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3357	MCA/3126/2014	04/12/2014	GOVARDHAN KAPURCHAND DAVE,	MR VIRAL M PANDYA	NIPUNA MILIND TORAWANE,	GOVERNMENT PLEADER
3358	MCA/3127/2014	16/12/2014	ZINALAL GEMABHAI GHEVARIYA,	MR DHAVAL N VAKIL	D.J. PANDIAN,T. NATRAJAN	,NOTICE SERVED
3359	MCA/3128/2014	23/12/2014	PARSINHBHAI MAGANBHAI PATEL,CHANDUBHAI BHEMABHAI PAGI	MS KIRAN D PANDEY,MR UT MISHRA	RAJEEVA,	NOTICE SERVED BY DS
3360	MCA/3129/2014	10/12/2014	M.B.PRAJAPATI (MULSHANKARBHAI BHULABHAI PRAJAPATI),	MR KB PUJARA	ARVIND AGRAWAL,MANOJ T. SHAH,RAJESH U. PUROHIT,RAJGOR BHANUPRASAD NARAYANDAS,MOHANBHAI P PARMAR,MUKESH KUMAR,S.M.BARAD,MR. HATHI	GOVERNMENT PLEADER
3361	MCA/3132/2014	14/11/2014	BHIKHUBHAI KHIMABHAI KOLI,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	A B UAKNI- DEPUTY EXECUTIVE ENGINEER,Y P PATHAK- EXECUTIVE ENGINEER	
3362	MCA/3137/2014	08/01/2015	BIPIN B. PARMAR,HARIBHAI BAMBHANIYA,UDAYBHAI B.PALANIYA,BHARATBHAI D. PARMAR,KIRITBHAI D. CHAUHAN,RAMESHBHAI P.PATHAK,DULABHAI JAGABHAI BELDIYA,KALUBHAI DULABHAI BELDIYA,RAJESHBHAI DULABHAI BELDIYA,ASHOK P.MACHCHHAR	MR JV JAPEE	H.R.SUTHAR, DISTRICT DEVELOPMENT OFFICER,S.K.PADSHAH, ACCOUNT OFFICER,POONAMCHAND PARMAR - SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3363	MCA/3138/2014	26/11/2014	GANSHYAMSINH MADHUBHA CHUDASAMA,	MR JV JAPEE	H.R.SUTHAR, DISTRICT DEVELOPMENT OFFICER,K.A.VASAVA, DEPUTY DIRECTOR OF ANIMAL HUSBANDRY,POONAMCHAND PARMAR	
3364	MCA/3139/2014	26/11/2014	GANSHYAMBHAI RAMSHANKAR PANDYA,	MR JV JAPEE	H.R.SUTHAR, DISTRICT DEVELOPMENT OFFICER,K.A.VASAVA, DEPUTY DIRECTOR OF ANIMAL HUSBANDRY,POONAMCHAND PARMAR	
3365	MCA/3140/2014	26/11/2014	SURESHBHAI BACHUBHAI JASANI,	MR JV JAPEE	H.R.SUTHAR, DISTRICT DEVELOPMENT OFFICER,K.A.VASAVA, DEPUTY DIRECTOR OF ANIMAL HUSBANDRY,POONAMCHAND PARMAR	
3366	MCA/3141/2014	26/11/2014	NANKUBHA BACHUBHA GOHIL,	MR JV JAPEE	H.R.SUTHAR, DISTRICT DEVELOPMENT OFFICER,K.A.VASAVA, DEPUTY DIRECTOR OF ANIMAL HUSBANDRY,POONAMCHAND PARMAR	
3367	MCA/3142/2014	08/01/2015	SHASHIKANT BHUPATRAY JOSHI,	MR JV JAPEE	H.R.SUTHAR, DISTRICT DEVELOPMNET OFFICER,S.K.CHAVDA, ASSISTANT DIRECTOR OF AGRICULTRUE,B.R.BALDANIYA, DISTRICT AGRICULTURE OFFICER,POONAMCHAND PARMAR, SECRETARY	GOVERNMENT PLEADER,MR HS MUNSHAW
3368	MCA/3151/2014	14/11/2014	MOHAMMEDALI IBRAHIM CHAUDHARY,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	H K PATEL,VASANTBHAI,RANCHHODBHAI M KAMANIYA-MEMBER,RANCHHODBHAI GAMI-SARPANCH	
3369	MCA/3152/2014	19/03/2019	GUJARAT RAJYA ARDHA SARKARI AUDHYOGIK KARMACHARI SANGH,	MR PH PATHAK	RAJKUMAR - SECRETARY,BHARAT R SHAH- DIRECTOR OF HORTICULTURE	GOVERNMENT PLEADER
3370	MCA/3156/2014	03/02/2015	SONALBEN TEJASKUMAR RATHOD D/O BHANUKANT PARMAR,	MR. NISHIT P GANDHI	TEJASHKUMAR GIRDHARLAL RATHOD,	
3371	MCA/3160/2014	13/11/2014	BHAVANABEN W/O AMIT SHIVAPRASAD MUZUMDAR,	THAKKAR AND PAHWA ADVOCATES	AMIT SHIVAPRASAD MUZUMDAR,	
3372	MCA/3165/2014	10/12/2014	NEBULAL SANTUBHAI MALLAH,	HCLS COMMITTEE,MR GAURAV K MEHTA	D THARA - THE COMMISSIONER,	MR SATYAM Y CHHAYA
3373	MCA/3167/2014	09/12/2014	BALDEVBHAI H JADAV,	MR PJ MEHTA	M M PRABHAKAR - MEDICAL SUPERINTENDENT,	GOVERNMENT PLEADER
3374	MCA/3168/2014	09/12/2014	CHITRABEN WD/O LATE SHREE GAURANG KUMAR JOSHI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	P M KHANT,J P PARMAR,V P PATEL	NOTICE SERVED,MR HEMANG M SHAH
3375	MCA/3169/2014	14/11/2014	SHAIKH MOHAMMAD IQBAL,		MHER SWARAJ PANERI,	
3376	MCA/3170/2014	15/07/2015	SANGITABEN AJITSINGH CHAUHAN,	DR. KHUSHBU P VYAS	AJITSINGH SHIVABHAI CHAUHAN,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3377	MCA/3196/2014	12/02/2015	RAMESHBHAI KARAMSHIBHAI RAJPARA,	MR RAJESH P MANKAD	MAHESH A MEVADA,	GOVERNMENT PLEADER
3378	MCA/3202/2014	19/03/2015	VIJAY SUDAMA BAJAJ,	MS ROOPAL R PATEL	PAYAL @ BHARTI D/O CHETANDAS GOVINDRAM GURNANI & W/O VIJAY SUDAMA BAJAJ,	A N KADRI,DARSHIT R BRAHMBHATT,SEHBAZHUSAN A KADRI
3379	MCA/3205/2014	24/12/2014	SAVITABEN KANTIBHAI WANKAR,	MR PH PATHAK	B K SINHA- CHIEF GENERAL MANAGER,G K LODHA- GENERAL MANAGER	MS ROOPAL R PATEL
3380	MCA/3209/2014	09/01/2015	SAHABDEEN HIRDOPRASAD BARAI KABEER TAKERI,	MRS SANGEETA N PAHWA	ANIL KUMAR-CHIEF GENERAL MANAGER,MAHENDRABHAI PRAJAPATI- SUB DIVISIONAL ENGINEER(WLF)	MS ROOPAL R PATEL
3381	MCA/3215/2014	18/11/2014	HINABEN ALIAS JANVIBEN GULABCHAND AHUJA W/O PARSOTTAMBHAI GIDHAVANI,	MR RAJESH K SHAH,MR ASHVIN J POPAT	PARSHOTTAMBHAI NARAYANDAS GIDHAVANI,	
3382	MCA/3218/2014	22/12/2014	BAKULBHAI JATASHANKER VYAS,	(MR AS SUPEHIA)	P L DARBAR - COMMISSONER OF FISHERIES,J L SINGH-SECRETARY	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
3383	MCA/3219/2014	23/04/2015	SAVJIBHAI UKABHAI KHAKHARIA,	MR SP MAJMUDAR,MR SHAKTI S JADEJA	MANISHABEN CHANDRA,CHAGANBHAI BHADABHAI SORATHIYA,DHAVAL PATEL,R.S.ROHIT	NOTICE SERVED BY DS,MR MRUGEN K PUROHIT,MRS FALGUNI D PATEL
3384	MCA/3235/2014	22/12/2014	GUJARAT FISHERIES DEVELOPMENT CORPORATION LTD KARMARCHARI UNION,	MS HARSHAL N PANDYA	D J PANDIAN - IAS,A M SOLANKI,J N SINGH - IAS,G S PARMAR - MANAGING DIRECTOR	,GOVERNMENT PLEADER
3385	MCA/3237/2014	19/02/2015	NIRMALABEN NANALAL THAKKAR,	MR. VISHAL P THAKKER	STATE OF GUJARAT THROUGH M. P SINGH,P.N. RAOL, DIRECTOR OF PENSION OF PROVIDENT FUND	GOVERNMENT PLEADER
3386	MCA/3253/2014	24/12/2014	PARTH MAHILA UTKARSH MANDAL,	MR A A ZABUAWALA	STATE OF GUJARAT,GRAM-PANCHAYAT SANGMA GAM,TALATI - CUM - MANTRI,SUPERINTENDENT CITY SURVEY OFFICER,JYOTSHNABEN AAHIR - TALUKA DEVELOPMENT OFFICER	,MR CHIRAG B PATEL
3387	MCA/3261/2014	23/12/2014	NARANBHAI CHHAGANBHAI PURABIA,	MR. VIPUL B SUNDESHA	SHANKAR SINGH ADHIKARI,	MR.VARUN K.PATEL
3388	MCA/3273/2014	17/12/2014	RANJANBEN UPENDRAKUMAR UPADHYAY,DIWALIBEN BABALDAS PATEL,CHANDRIKABEN RAMNARAYAN DAVE,BHIKHIBEN GANDALAL NAYI,JAYSHRIBEN HARGOVINDDAS PATEL	(MR AS SUPEHIA)	ANURADHA MALL - THE SECRETARY,COMMISSIONER - WOMEN AND CHILD DEVELOPMENT,TRUSTEE - BHANSALI TRUST	,GOVERNMENT PLEADER
3389	MCA/3274/2014	11/12/2014	KETANBHAI AMULAKHBHAI BHATT,	MR. JAY M THAKKAR	PRASHANTBHAI PRANLAL DAVE,	
3390	MCA/3283/2014	16/12/2014	HASMUKHLAL ARVINDBHAI THAKKAR AUTHORIZED PERSON OF,	MR UMANG K CHOKSI	ANIL MUKIM-REVENUE SECRETARY, IAS,LOCHAN SHEHRA, IAS SUPERINTENDENT OF STAMPS & IGR,AUDITOR GENERAL , MS NAIYAR,M N MAKWANA, GAS	,GOVERNMENT PLEADER
3391	MCA/3284/2014	16/12/2014	HASMUKHLAL ARVINDBHAI THAKKAR AUTHORIZED PERSON OF AMRAKADAMB CO.OP.HOUSING,	MR UMANG K CHOKSI	ANIL MUKIM-REVENUE SECRETARY, IAS,LOCHAN SHEHRA, IAS , SUPERINTENDENT OF STAMPS & IGR,,AUDITOR GENERAL, MS.NAIYAR,M N MAKWANA, GAS	
3392	MCA/3285/2014	03/12/2014	PWD EMPLOYEES UNION,,CHHANA KASU DALVI,KARSAN BABAR PATEL,SUMAN MARKU PATEL,DHARMU BUDHU,RAMESH BHAVJU CHAUDHARI,MOVJI KASU VAGHARIA,KISHAN GUNA JIMANYA,SHANKAR SURJI BARAD,BAPJI DEVJI PAWAR,RAJU BHIKHU RATHOD,LUINU VITTHAL GAMIT,SHIVU RADA GAVIT,JASHU RAMAN CHAUDHARI	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	
3393	MCA/3286/2014	16/12/2014	HASMUKHLAL ARVINDBHAI THAKKAR AUTHORIZED PERSON O F AMRAKADAM CO.OP.HOUSING,	MR UMANG K CHOKSI	ANIL MUKIM-REVENUE SECRETARY,IAS,LOCHAN SHEHRA,IAS, SUPERINTENDENT OF STAMPS & IGR,AUDITOR GENERAL,MS.NAIYAR,M N MAKWANA, GAS	
3394	MCA/3287/2014	03/12/2014	PWD EMPLOYEES UNION,BHARATBHAI HOLIYABHAI GAMIT,GOVINDBHAI MOVLIYABHAI VASAVA,RAGHUVIR AJIT VANVI,RAMESH NARSI PADVI	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER

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3395	MCA/3288/2014	03/12/2014	PWD EMPLOYEES UNION THROUGH PRESIDENT,RAMANBHAI GAMUBHAI,SHANKARBHAI BHAVUBHAI,CHANDARUBHAI KOJARUBHAI,RAMDASBHAI BHAVUBHAI,SUNILBHAI GAMJUBHAI,SANESHBHAI RANGAJUBHAI,GANESHBHAI GAMJUBHAI,SURESHBHAI DHANJUBHAI,GULABBHAI AVASTHABHAI,THAGANYABHAI VIRYABHAI,LAHANUBHAI MAPLUBHAI	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3396	MCA/3290/2014	08/01/2015	PRAVEEN KALIDAS PATEL,	MR VAIBHAV A VYAS	ANIL MUKIM, PRINCIPAL SECRETARY,J.P.GUPTA, COMMISSIONER,DR. RAGHUVENDRA DIXIT	GOVERNMENT PLEADER,NOTICE SERVED
3397	MCA/3291/2014	03/12/2014	PWD EMPLOYEES UNION THROUGH PRESIDENT SAIYED IBRAHIM,VASAVA ADESINGBHAI KHETIYABHAI,VASAVA SONALBHAI CHHEDADBHAI,VASAVA SURSINGBHAI BHAVJIBHAI,VASAVA RUPSINGBHAI DIVELIYABHAI,VASAVA KHETIYABHAI NARSINHBHAI,VASAVA KANUBHAI HARJIBHAI,VASAVA RAMSINGBHAI CHHEDADBHAI,VASAVA AMARSINGBHAI HUNIYABHAI,VASAVA FULJIBHAI VAJESINH,VASAVA RAJENDRABHAI RAMESHBHAI,VASAVA CHHATRASINH DIPSINH,VASAVA RAMSINGBHAI OLIYABHAI,VASAVA KAMLESHBHAI RUPSING,VASAVA SOMABHAI DIVALBHAI,VASAVA JATINKUMAR RUPSING,VASAVA PRABHATSINH GAMIYABHAI,VASAVA CHANDUBHAI BHAGDABHAI,VASAVA DHANJIBHAI BHAGDABHAI,VASAVA KARSHANBHAI RUPABHAI,VASAVA GAMBHIRBHAI KHETIYABHAI,VASAVA JATARIYABHAI MIRIYABHAI,VASAVA MISARYABHAI RAMJIBHAI,VASAVA UKADIYABHAI VESTABHAI,VASAVA SOMABHAI RATABHAI	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3398	MCA/3292/2014	03/12/2014	PWD EMPLOYEES UNION,VASANTBHAI BHILABHAI GAMIT,JALAMSINH JATIRYABHAI VASAVA	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,G.K.SINHA, CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER
3399	MCA/3294/2014	03/12/2014	PWD EMPLOYEES UNION,GIMBA NAKTIYA VASAVA,DINESH MURJI VASAVA,SHANTILAL CHAMDIYA VASAVA,BABUBHAI DAMJIBHAI VASAVA,SURESHBHAI RUPABHAI VASAVA,TULSHIBHAI VITLABHAI VASAVA,MURJIBHAI CHAMDIYA VASAVA,SHUKARBHAI FUKIYABHAI VASAVA,SHYAMSINGBHAI NAVJIBHAI VASAVA,RAMANBHAI RAMJIBHAI VASAVA,PUNJIBHAI RAMABHAI VASAVA,RAISINGH TETIYABHAI VASAVA,CHHAGANBHAI NARSINHBHAI VASAVA,PRATAPBHAI TETIYABHAI VASAVA,CHANDU GOVALA VASAVA,RAMSINGH RUPJI VASAVA,RAVJI JETHIYA VASAVA,FATEHSINGH VESTA VASAVA	MS VIDHI J BHATT	P.K.TANJEA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,G.K.SINHA, CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER

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3400	MCA/3295/2014	03/12/2014	PWD EMPLOYEES UNION,FILIPBHAI JULESHBHAI GAMIT,SUMANBHAI NAGINBHAI GAMIT,THAKORBHAI MAGANBHAI GAMIT,JAYANTIBHAI JETHIYABHAI GAMIT,BABLABHAI JATARIYABHAI GAMIT,HARILAL MACHABHAI GAMIT,RESHABHAI ZAVERBHAI GAMIT,EDALJIBHAI MAGANBHAI GAMIT,BABUBHAI BAJIYABHAI GAMIT,PARESHBHAI DEVSINGBHAI CHAUDHARI,BHIKHUBHAI KAHLABHAI GAMIT,NANUBHAI KUTHIYABHAI GAMIT,BACHUBHAI DEVLABHAI GAMIT,KAHARIYABHAI MOHANBHAI GAMIT,BALUBHAI BABLABHAI GAMIT,KUHALBHAI GANABHAI KOKNI,MANCHHUBHAI REVJIBHAI KOKNI,MANUBHAI MANGLUBHAI KOKNI,RANJITBHAI FATESINGBHAI CHAUDHARI,DILIPBHAI JESINGBHAI GAMIT,NARESHBHAI MOCHDABHAI GAMIT,TARIYABHAI REVJIBHAI CHAUDHARI,MOHANBHAI MACHHABHAI CHAUDHARI	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL OF CHIEF CONSERVATOROF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3401	MCA/3297/2014	03/12/2014	PWD EMPLOYEES UNION THROUGH PRESIDENT SAIYED IBRAHIM,RATHWA NARAYANBHAI DHANJIBHAI,PARMAR ARJANBHAI MAHENDRASINH,MAKRANI NAJIRMAHMMAD,RATHWA PATALBHAI CHATURBHAI,RATHWA SURESHBHAI KANJIBHAI,RATHWA SURESHBHAI KADVABHAI,RATHWA KAIVALABHAI MANJIBHAI,MAKRANI IBRAHIMBHAI KARIMBHAI,SONI HASANBHAI ABUBHAI,SONI RASULBHAI IBRAHIMBHAI,SONI ISMAILBHAI GANIBHAI	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3402	MCA/3298/2014	03/12/2014	PWD EMPLOYEES UNION,LALJI FULJI GAMIT,FATESING NATHU GAMIT	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OFFORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3403	MCA/3299/2014	03/12/2014	PWD EMPLOYEES UNION,NAGIN FATESINGH GAMIT,MANOJ KISHAN GAMIT	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,,G.K.SINHA, CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER
3404	MCA/3300/2014	03/12/2014	PWD EMPLOYEES UNION,SUBHASHBHAI KELIYABHAI VASAVA,VINODBHAI MANUBHAI GAMIT,LALSINHBHAI JATARIYABHAI CHAUDHARI,NAVINBHAI KANTUBHAI CHAUDHARI,NAGINBHAI RANJIBHAI CHAUDHARI,BAHADURBHAI GANPATBHAI VASAVA,JITENDRABHAI BALUBHAI GAMIT,SANJAYBHAI ISHWARBHAI GAMIT,RAMBHAI MACHABHAI CHAUDHARI,MUKESHBHAI CHIMANBHAI CHAUDHARI	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3405	MCA/3302/2014	03/12/2014	PWD EMPLOYEES UNION,GAMIT BACHUBHAI SURJIBHAI,GAMIT MAHESHBHAI BHAVSINGBHAI,GAMIT RAMESHBHAI DALIYABHAI,BABU NURIYA GAMIT,SHANKAR KUWARIYA GAMIT,HIRJI GOPAR MAVCHI,SHANKAR RAYA GAMIT	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,G.K.SINHA, CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER
3406	MCA/3303/2014	03/12/2014	PWD EMPLOYEES UNION,RAMESHBHAI BHAVSINGHBHAI CHAUDHARY,AJITBHAI BABUBHAI PATEL,SUMANBHAI JAGUBHAI KOKNI,PRAVINBHAI CHHOTUBHAI PATEL,SUMANBHAI VALLABHBHAI PATEL,DAYABHAI FAKIRBHAI PATEL,INDUBHAI VARSIBHAI CHAUDHARY,RAJUBHAI AMRITBHAI PATEL,BHARATBHAI KHADUBHAI PATEL,VANMARIBHAI LALUBHAI PATEL,KISHORBHAI BALUBHAI CHAUDHARI,MANUBHAI VALLABHBHAI PATEL,ISHWARBHAI RUMSHIBHAI VASAVA,LALJIBHAI RAVIYABHAI CHAUDHARY	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER

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3407	MCA/3304/2014	03/12/2014	PWD EMPLOYEES UNION,CHHAGANBHAI SHANTILAL VASAVA,KUWARBHAI JETHIYABHAI VASAVA,SURESHBHAI CHHOTUBHAI CHAUDHARY,BALDEVBHAI NATVARBHAI VASAVA,ZARENDRABHAI SOMNABHAI CHAUDHARY,KISHANBHAI RESHMBHAI CHAUDHARY,NATUBHAI CHIDIYABHAI VASAVA,JAYANTIBHAI JAMSIBHAI CHAUDHARY,JAMABHAI CHANNABHAI CHAUDHARY	MS VIDHI J BHATT	P.K.TANEJA -,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3408	MCA/3305/2014	24/12/2014	SHABBIR ALI MOHAMMED KHALIFA,ADAM HUSEN MANJALIA,MOOLCHAND BHANJI SHAH,LATIF SULEMAN MANJALIA	MR HASHIM QURESHI	UNION OF INDIA, MINISTRY OF COMMERCE AND INDUSTRIES,J.N. SINGH, ASSI. CHIEF SECRETARY,,M.S. PATEL, DISTRICT COLLECTOR,AUTHORISED OFFICER / DIRECTOR	,GOVERNMENT PLEADER
3409	MCA/3311/2014	03/12/2014	PWD EMPLOYEES UNION THROUGH PRESIDENT SAIYED IBRAHIM,SITARAMBHAI BABANBHAI BAGUL,RAMESHBHAI LAXMANBHAI BAGUL,JANUBHAI RAVJBHAI BAGUL,RAJIRAMBHAI BAVAJIBHAI,RAJUBHAI NAVSUBHAI GANVIT,VISHRAMBHAI CHANDUBHAI NIMBARE,PADUBHAI RAMUBHAI GAVLI,BALUBHAI SONUBHAI TOKRE,KISANBHAI SONEBHAI TOKRE,GOPALBHAI SITARAMBHAI CHAUDHARI,GANGARAMBHAI BUDHEBHAI VATAS,MANGLABHAI JANUBHAI ARAJ,MAHDUBHAI DHARMABHAI VAGH,MAHESHBHAI SHAMJIBHAI ZANZAR	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3410	MCA/3312/2014	03/12/2014	PWD EMPLOYEES UNION - THROUGH PRESIDENT - SAIYED IBRAHIM,SANMUKHBHAI LALJIBHAI GAMIT	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3411	MCA/3313/2014	03/12/2014	PWD EMPLOYEES UNION THRO PRESIDENT,KASHMIRABHAI KAKADBHAI VARATHA,PRAVINBHAI MANJIBHAI BHAVAR,RAJUBHAI LAKHMABHAI VANJARA,AMRITBHAI JAVRUBHAI JANATHIA,SANTOSHBHAI SOMABHAI GAVIT,BABURAMBHAI RAVAJBHAI TARIYA,LAXMIBHAI SHANKARBHAI KOTHI,LAXMIBHAI DHAKALBHAI MUHUDKAR,RAMUBHAI DHARMABHAI KANAT,ASHOKBHAI RAJIRAMBHAI MUHUKAR,JALBHET RAMAL JANATHIA,KISHANBHAI DEVUBHAI VADVALE,DEVRAMBHAI SONJIBHAI VAD	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3412	MCA/3318/2014	24/12/2014	KALU VALJI JETHWA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	TOURISM CORPORATION OF GUJARATLTD THROUGH SANJAY KAUL,,SANJAY KAUL,KAMLESH PATEL,JAMES CHAKO	NOTICE SERVED,MR PREMAL R JOSHI
3413	MCA/3323/2014	27/11/2014	ASMITABEN BACHUBHAI PANCHAL,	MR PY DIVYESHVAR	JAYESHBHAI MAHADEVBHAI PANCHAL,	
3414	MCA/3324/2014	27/11/2014	HARSHABEN VIJAYBHAI PATEL AND D/O KAILASH KHAIRNAR,	MR AMRISH K PANDYA	VIJAYBHAI SURESHBHAI PATEL,	
3415	MCA/3334/2014	12/03/2015	MAHOMMADVALI NURABHAI BADI,	MR GAURAV K MEHTA	H.N.MEJIYATAR - SECRETARY,,PANKAJ JOSHI - DEVELOPMENT COMMISSIONER,S.B.RAVAL - COLLECTOR,DHAVAL K. PATEL - DISTRICT DEVELOPMENT OFFICER,VASUDEV GOHIL - TALUKA DEVELOPMENT OFFICER,S.K.RATHOD - MAMLATDAR,SHAIKH MOHAMMAD JALAL - SARPANCH	,GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,MS MANISHA LAVKUMAR
3416	MCA/3335/2014	07/01/2015	SHASHIKANT KHANDERAO PHADNIS,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	GENERAL MANAGER (D AND PB),APPELLATE AUTHORITY AND REGIONAL LABOUR COMMISSIONER (CENTRAL)	
3417	MCA/3336/2014	03/12/2014	LAKHIBEN I.E. LAXMIBEN D/O LATE MANIBEN MAGANBHAI PATEL,	MR SP MAJMUDAR	M M PARAGI - DEPUTY COLLECTOR (CITY PRANT),	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3418	MCA/3344/2014	03/12/2014	PWD EMPLOYEES UNION THROUGH PRESIDENT,ISMAIL IBRAHIM SONI,CHETANKUMAR NARVATSINH RATHWA,KALU GHULA VANKAR,RAJU GANU RATHWA	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	
3419	MCA/3347/2014	03/12/2014	PWD EMPLOYEES UNION THROUGH PRESIDENT,RUMA VADIYA VASAVA,GAMBHIR UBADA VAVASA,HIRIYA PANCHIYA VASAVA,SONJI DINU VASAVA,DEVJI KALYA VASAVA,GAMBHIR RUPA VASAVA,GAMBHIR JATARIYA VASAVA,MOHAN GOMA VASAVA,RAMA KOTANIYA VASAVA,MANJI RAVJI VASAVA,HARISH RAJYA VASAVA,DAMJI MAKA VASAVA,BHIMSING DASHARIYA VASAVA,ISHWAR BABJI VASAVA,DILIP UBADIYA VASAVA,BAHADUR RUPSING VASAVA,DASHRAT FATIYA VASAVA,NILESH GANGJI GAMIT,SANMUKH MAGAN GAMIT,ISHWAR LAGANIYA GAMIT,CHHANA KOTIYA VASAVA,JALAMSING JIRIYA VASAVA,PANCHIYA MOVALIYA GAMIT,DIVANJI MOVALIYA GAMIT	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	
3420	MCA/3358/2014	03/12/2014	PWD EMPLOYEES UNION,SUBHASHBHAI RUPJIBHAI,NARANBHAI MADHUBHAI,SAKHARAMBHAI EVAJIBHAI,SON RAVBHAI BUDHIYABHAI,GAMAJBHAI JAMNABHAI,RAMANBHAI SHANKARBHAI,NANUBHAI LACHHUBHAI,SURESHBHAI SONUBHAI,NANDUBHAI MAHDUBHAI,RAYUBHAI CHHEDARBHAI,SANTUBHAI SAYAJUBHAI,TANUBHAI ROGYABHAI,RAMANBHAI JIVUBHAI,RAJUBHAI RAMAJBHAI,GULABBHAI NANDABHAI,TANUBHAI BHOVANBHAI,GULABBHAI GOVINDBHAI,FARUKBHAI MAULA VANZARA,SHANTILAL BHIKHABHAI,RAMESHBHAI KISHANBHAI,DEVRAMBHAI RAYJUBHAI,ANILBHAI MANCHHUBHAI,ARVINDBHAI UKADBHAI,KIRANBHAI SHANTIVANBHAI,RAJUBHAI RAMESBHAI,MAHMAD HANIF MAULA,ROHITBHAI JATARIYABHAI,RAMANBHAI TULSYABHAI,CHANDUBHAI RAMANBHAI,MANUBHAI SONIYABHAI,GULABBHAI SONIYABHAI,CHHAGANBHAI SONUBHAI,GULABBHAI CHEMABHAI,SHANTABHAI UMARAYABHAI,KALUBHAI KASYABHAI,RAMDASBHAI PANDUBHAI,ANILBHAI BHANGUBHAI,YASHVANTBHAI BABLUBHAI,KAILASBHAI GONDUBHAI,ISHWARBHAI BABUBHAI,RAVINDRABHAI GOMABHAI,SHIVRAMBHAI MANSUBHAI,LAGABHAI MOTIRAMBHAI,DILESHBHAI RAMJIBHAI,MAHESHBHAI JANUBHAI,JAYVANBHAI RAMUBHAI,MANGALBHAI AVSUBHAI,SITARAMBHAI SONIYABHAI,VIRENDRABHAI KANTUBHAI,MADHUBHAI CHIMANBHAI,SANJAYBHAI YASHWANTBHAI,KAMLESHBHAI CHHOTUBHAI,ASHOKBHAI CHANDUBHAI,NATUBHAI BADUBHAI,KALIYABHAI KAKADIYABHAI,BHANABHAI LALKABHAI	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL OF CHIEF CONSERVATOROF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	
3421	MCA/3360/2014	02/03/2016	PRAFULCHANDRA BABULAL BHATT,	MR C P CHANIYARA	S P BHAGORA,RAJENDRA G TRIVEDI	RULE SERVED BY DS,MR GM AMIN
3422	MCA/3361/2014	03/12/2014	PWD EMPLOYEES UNION,SHANTABHAI HADAKIA,MALIYABHAI DUKARIYABHAI BARIS,VIJAYBHAI MAGANBHAI MARAN,NAGINBHAI ANAJUBHAI MOKASHI,RAMESHBHAI ZIMANBHAI KHANDVI	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	
3423	MCA/3362/2014	04/12/2014	NIMESH GHANSHYAMBHAI TRIVEDI,	(MR KG PANDIT)	PRAKASH KANNAIYALAL SONI,VIKRAMBHAI BANSILAL MISTRY	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3424	MCA/3364/2014	23/11/2015	KANJIBHAI BHALABHAI KOLI,	MR TR MISHRA	DWARKAPRASAD RAGHUNATHPRASAD SRIVASTAVA,	RULE NOT RECD BACK,MR PJ KANABAR
3425	MCA/3366/2014	09/12/2014	DAISY KURIAN KULLAMPILLIL WD-O K.K.KURIAN,	MS TEJAL K SHAH	SECRETARY - POONAMCHAND K. PARMAR,DISTRICT DEVELOPMENT OFFICER	
3426	MCA/3387/2014	03/12/2014	PWD EMPLOYEES UNION,THROUGH PRESIDENT SAIYED IBRAHIM,ISHAK JUMABHAI JOLIYA,VARJANG RANSIH MAJETHIYA,RAHULBHAI KIKABHAI GAMIT,ANANDBHAI RAVJIBHAI GAVIT,BUDHYABHAI SOMABHAI GANGURDE,RAMESHBHAI BENDUBHAI GAIKWAD,RAJIRAMBHAI BAPUBHAI CHAUDHARI,ANADBHAI VADHYABHAI GAVIT,ANYABHAI IKATYABHAI CHAURYA,APADHYABHAI CHIMANBHAI,ARVINDBHAI GANPATBHAI GAVIT,MADHUBHA CHINTAMANBHAI,ISHWARBHAI MERVANBHAI,ABDULBHAI IBRAHIMBHAI MALEK,ISHWARBHAI KHUSHALBHAI MAHIDA,ISHWARBHAI LAKHMABHAI,RAMESHBHAI JANUBHAI,DHARMABHAI SONJIBHAI,DINESHBHAI ZULUBHAI,RAJUBHAI JAMNABHAI,UTTAMBHAI BHIKHABHAI PATEL	MS VIDHI J BHATT	P K TANEJA - SECRETARY,RAJIV SHUKLA - THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - THE CHIEF CONSERVATOR OF FORESTS	
3427	MCA/3388/2014	10/04/2015	CHANDRASINH HARISINH JADEJA,	MR PH PATHAK	VINAY D BAPTIWALA,UMESHBHAI TRIVEDI	RULE SERVED BY DS,MS ARCHANA U AMIN
3428	MCA/3389/2014	27/01/2015	HURBAI HUSEN MUNGAL D/O HUSEN MUNGAL,	MR PH PATHAK	GOVIND B VANIYA,	GOVERNMENT PLEADER
3429	MCA/3391/2014	20/01/2015	AMISHABEN PRIYAVADAN BHATT,	MR. JAYNEEL S PARIKH	PRIYAVADAN GUNVANTRAY BHATT,	MR P P MAJMUDAR
3430	MCA/3398/2014	03/12/2014	MEENAKSHI SINGH W/O ASHOK KUMAR SINGH AND D/O SH. M P SINGH,	MR.BHASH H MANKAD	ASHOK KUMAR SAHABLAL SINGH,	
3431	MCA/3399/2014	08/01/2015	DHANNASINGH PANNASINGH PAWAR,	(MR AS SUPEHIA)	G.R.ALORIA,,TIRTH RAJ - ADDITIONAL DIRECTOR GENERAL OF POLICE,R.S.YADAV - COMMANDANT	GOVERNMENT PLEADER
3432	MCA/3401/2014	03/12/2014	SUN COMMUNICATION,	MR DIPAN DESAI	MANISH BHARDWAJ - MUNICIPAL COMMISSIONER,KANTIBHAI SUKABHAI MENAT - DEPUTY MUNICIPAL COMMISSIONER,KAVITABEN DESAI - LAND AND ESTATE OFFICER	

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
3433	MCA/3407/2014	04/12/2014	PWD EMPLOYEES UNION,SHIVAJI SHAVLUBHAI DIVA,RAMANBHAI BACHALBHAI MAHLA,MAGANBHAI KALDHA BHOYA,ZINABHAI SUTUBHAI BHOYA,RATANBHAI ALLUBHAI GAVLI,GUNVANTBHAI BACHALBHAI MAHLA,SOMABHAI CHHOTUBHAI PATEL,KANUBHAI DAHYABHAI PATEL,RAMESHBHAI BHAYJUBHAI GANVIT,KAMUBEN DHANSUKHBHAI PATEL,BISTUBHAI SOMALBHAI CHAUDHARI,SONUBHAI SOMABHAI JADAV,CHHAGANBHAI BABANBHAI JADAV,KHUSHALBHAI BHAYALBHAI CHAUDHARI,DURLABHAI ZINABHAI RAUT,GULABBHAI CHANDUBHAI PATEL,UTTAMBHAI JIVLABHAI PATEL,MOHANBHAI MAHDUBHAI BHARSAR,SURESHBHAI CHHANABHAI GANVIT,LACHHIYABHAI SONUBHAI PAWAR,JITESHBHAI SURESHBHAI MAHLA,SITRUBHAI SHUKARBHAI BARIYA,MANCHHUBHAI NAVSUBHAI PADVI,NANUBHAI NANJIBHAI GANVIT,RUPLABHAI KASHUBHAI MAHLA,ZINABHAI MILYABHAI PADVI,DEVRAMBHAI JANUBHAI DHUM,KASHIBHAI KAKADBHAI BASVA,CHENDARBHAI MADIYABHAI THORAT,GULABBHAI KAKADBHAI SONAR,RAMANBHAI SOMABHAI SONAR,RAMABHAI DHARMABHAI GHATAL,MAGANBHAI PADUBHAI CHAUDHARI,RAMABHAI DHARMABHAI GHATAL,JAHIRAMBHAI SOMABHAI JADAV,BISTUBHAI SOMABHAI PADVI,PANDUBHAI DEVAJIBHAI BASVA,AMBUBHAI JANUBHAI MALDHARIYA,MOTIBHAI BAPUBHAI DALVI,CHHAGANBHAI APADBHAI CHAUDHARI,RATILAL BAVJIBHAI TUMDA,DEVRAMBHAI SHUKARBHAI GAVLI,KISHANBHAI DHARMABHAI PADI,BISTUBHAI JATARIYABHAI KURKUTIYA,NAVLUBHAI LALLUBHAI BIRARI,RAGHUBHAI LAXMANBHAI RAUT,RAJIRAMBHAI PILYABHAI VADHU,MAGJIBHAI RAJALBHAI MAHLA,MANABHAI SOMABHAI VALVI,JAMSHUBHAI VESTABHAI PATEL,NAROTTAMBHAI MANGTABHAI PATEL,DAHYABHAI CHHAGANBHAI PATEL,DHANSUKHBHAI SOMABHAI HALPATI,VIKRAMBHAI SOMABHAI PATEL,HEMANTBHAI KARSHANBHAI PATEL,MAHESHBHAI MAGANBHAI PATEL,PRAFULBHAI DAJIBHAI PATEL,BHIKHUBHAI JESINGBHAI PATEL,BHIKHUBHAI BALUBHAI PATEL,RAMESHBHAI GULABBHAI PATEL,VINODBHAI GANDABHAI PATEL,MAHESHBHAI SHANTUBHAI RATHOD,GIRISHBHAI RAMANBHAI PATEL,UTTAMBHAI SHUKARBHAI PATEL,SHAILESHBHAI GAMANBHAI PATEL,JERAMBHAI DEVJIBHAI PATEL,DURSINGBHAI CHHIMABHAI,JAYKUMAR SHIVLUBHAI MAHLA,JAYANTIBHAI SHANKARBHAI VALVI,JESINGBHAI JAMNUBHAI MARLI,MAHESHBHAI PANGALBHAI BHOYA,DHIRUBHAI LACHHUBHAI MAHLA,ABAJUBHAI ULUKBHAI GANVIT,HABJUBHAI SONUBHAL MAHLA,ZINABHAI JATARBHAI PAHADKAR,BABUBHAI KALUBHAI THORAT,KANTUBHAI KHALPUBHAI DESHMUKH,MANGALBHAI JANUBHAI BHOY,RATILAL LALUBHAI GANVIT,ZINABHAI KOVDHUBHAI DULUJI,ZINUBHAI NAVSUBHAI GANVIT,JAYANTIBHAI MANCHHUBHAI PATEL,MOHANBHAI EVAJUBHAI GANVIT,KANUBHAI NAVSUBHAI GANVIT,CHETANBHAI SAJANBHAI KUNVAR,RAMESHBHAI SITARAMBHAI MAHLA,KASHUBHAI DEVJIBHAI GONYA,GULABBHAI DHAKALBHAI KUNVAR,BANABHAI KAKADBHAI LOTI,RAYLABHAI LAKSHUBHAI DALVI,RAMUBHAI PANDUBHAI BARAF,RAMESHBHAI DEVJIBHAI BHUSARA,VASANTBHAI TULSHEBHAI MOKASHI,GULABBHAI ARJUNBHAI CHAUHAN,ZULYABHAI JANUBHAI DESHMUKH,SOMABHAI DHAKALBHAI GANVIT,DEVRAMBHAI RAMJIBHAI DESHMUKH,RAMESHBHAI DEVJIBHAI RADIYA,KALANBHAI KHALAPBHAI PATEL,SHAILESHBHAI KASTURBHAI NAYAK,SAMIRBHAI TULJIBHAI CHAUDHARI,BACHUBHAI DEVJIBHAI GANVIT,NATHTHUBHAI JIVABHAI BHUSARA,FULJIBHAI RUPJIBHAI RAUT,NANUBHAI JANUBHAI CHAUDHARI,RAMESHBHAI CHHAGANBHAI CHAUDHARI,ZAVERBHAI UTTAMBHAI PATEL,NATHTHUBHAI SHANKARBHAI BHOYA,LAKSHIBHAI KALUBHAI BHAVSAR,GAMANBHAI MOHANBHAI RADIYA,RAKESHBHAI	MS VIDHI J BHATT	P.K.TANEJA, SECRETARY,RAJIV SHUKLA - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	

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3434	MCA/3416/2014	08/01/2015	MIHIRBHAI BHARATBHAI KOTHARI,SHAILABEN BHARATBHAI KOTHARI,BHARATBHAI PRABHUDAS KOTHARI	MS MAMTA R VYAS	TEJAL WIFE OF MIHIR BHARATBHAI KOTHARI,	
3435	MCA/3424/2014	05/02/2015	GANPATSINH BHIKHSINH PUROHIT,	(MR BIREN A VAISHNAV)	PANKAJ KUMAR - IAS OR HIS SUCCESSOR IN OFFICE,HITESHBHAI PARMAR OR HIS SUCCESSOR IN OFFICE,HARSHADBHAI C DEVMURARI	NOTICE SERVED,MR HEMANG M SHAH
3436	MCA/3426/2014	22/12/2014	PATEL SHANKARBHAI MANILAL,THAKORE RANCHHODJI BHIKHAJI,PATEL VADILAL MANILAL	MR KB PUJARA	ARVIND AGRAWAL,R C RAVAL,HARSHADBHAI L RAVAL,HATHI - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MP PRAJAPATI
3437	MCA/3428/2014	30/03/2015	BHARGAVI NAVINCHANDRA SOLANKI W/O PRADIP RAJESHBHAI CHAUHAN,	MR K I KAZI,MR. PARESH C RAVAL	PRADIP RAJESHBHAI CHAUHAN,	
3438	MCA/3437/2014	24/12/2014	KAMLABEN KANJIBHAI PARMAR,KANCHANBEN KANJIBHAI DIVECHA,SHARDABEN RAMJIBHAI BARAYA,KAMLABEN SAVJIBHAI NAYEAR,BHIKHUBHAI SAMJIBHAI,LEELABEN KESHAVBHAI,RANJANBEN NANJIBHAI,RAMESH MOHANBHAI,KANCHANBEN KHODABHAI,VIJYABEN TAPUBHAI,BHAGVANBHAI BABUBHAI,GOMTIBEN VALJIBHAI,HANSABEN AANANDBHAI	MR RUSHABH R SHAH	PRESIDING OFFICER- RAZIYABANU ABDULKARIM RAY KHOKHAR,JETPUR NAVAGADH NAGARPALIKA	DELETED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
3439	MCA/3443/2014	24/12/2014	JOITABHAI DEVCHANDBHAI PATEL,SOMABHAI REVABHAI PATEL	(MR BD DATTA),MS G R VIJAYALAKSHMI	BANASANIDHI PANI- COLLECTOR,	NOTICE SERVED BY DS
3440	MCA/3444/2014	12/02/2015	DANJIBHAI DEVJIBHAI BORICHA,	AAKASH D MODI	SANJAY JOSHI - DIVISIONAL CONTROLLER,	MR HARDIK C RAWAL
3441	MCA/3446/2014	09/12/2014	JIVRAJ D VORA (JIVRAJ DAHYABHAI VORA),	(MR DP VORA)	GUJARAT DAIRY DEVELOPMENT CORPORATION,STATE OF GUJARAT,PRINCIPAL SECRETARY TO GOVERNMENT	
3442	MCA/3455/2014	22/12/2014	LAXMANJI VARVAJI SINCE DECD. THROUGH LEGAL HEIRS,JAYANTIBHAI VIRAMJI LAXMANJI,RAIBEN VIRAMJI,LILABEN VIRAMJI,BHARATJI VIRAMJI	,MR VD PARGHI	THE COLLECTOR SHRI RAJKUMAR BENIWAL,CITY MAMLATDAR	NOTICE SERVED BY DS,MR MEHUL S SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3443	MCA/3456/2014	09/04/2015	PWD EMPLOYEES UNION,HIRUBHAI KASHIRAM,VITTHALBHAI LAHNUBHAI,MOHANBHAI SITARAMBHAI,PANDUBHAI MADHUBHAI,SHANKARBHAI KASHIRAMBHAI,MANGALBHAI RAMABHAI,SURESHBHAI KISHANBHAI,VISHNUBHAI BHATIYABHAI,RAMESHBHAI RATANBHAI,SHIVRAMBHAI KALUBHAI,KANTIBHAI MANGULAL PATEL,MOHANBHAI LALLUBHAI NAYKA,JAYSINGBHAI BARJULBHAI,MUKUNDBHAI DHIRUBHAI PATEL,NARESHBHAI CHANDUBHAI PATEL,SURESHBHAI MANGUBHAI PATEL,RAMANBHAI SHUKKARBHAI,GANPATBHAI RAMANBHAI,SUNILBHAI RAMANBHAI,NAVINBHAI SHUKKARBHAI,SANTUBHAI NAVSUBHAI GANGODA,KALUBHAI DAJIBHAI BHONDVA,RATANBHAI SANTUBHAI GIMBHAL,KISHANBHAI SOMABHAI JIRVAL,JIPAR CHETABHAI ATARA,BANUBHAI LAXUBHAI GAUD,RAVAJBHAI LADAKIYABHAI GARLE,KISHANBHAI RAMJIBHAI KHARPADE,LAHANBHAI RAMJIBHAI,BHATIYABHAI GANGARAMBHAI,POSALYABHAI NANABHAI,KASHINATH LACHHIYABHAI,RAGHUNATHBHAI DEVJIBHAI,SURESHBHAI RAMUBHAI KUVAR,EKNATHBHAI LAHNUBHAI BARAK,SHASHIKANT CHHOTUBHAI DALVI,PANKAJBHAI PARAGBHAI PATEL,BABUBHAI JIVANBHAI,PANKAJBHAI UTTAMBHAI,JAGDISHBHAI RAMESHBHAI,JASHWANTBHAI MORARBHAI PATEL,KARSHANBHAI DEVJIBHAI CHAUDARI,SHUKKARBHAI GANGALBHAI,CHINTABHAI SAVJIBHAI,JAHIRAMBHAI RAMUBHAI,MUKESHBHAI RAMANBHAI,MUKESHBHAI SUMANBHAI,AJAYBHAI DHANSUKHBHAI,GULABBHAI RANCHHODBHAI,BHARATBHAI SOMABHAI PATEL,AVINASHBHAI MANUBHAI,MEHUL SOMABHAI,MANOJBHAI MAGANBHAI,RAJESHBHAI MANGUBHAI RATHOD,DEMOSINH NATHUBHAI BHAROTH,KARSANBHAI MANSUKHBHAI GAMIT,KIRANBHAI BABUBHAI PATEL,SANDIPBHAI CHANDUBHAI BAGUL,SITARAMBHAI RADABHAI GAVIT,DULYABHAI DODALIYABHAI GAMIT,MOVALYABHAI VIRYABHAI GAMIT,PANDUBHAI RAMUBHAI THAKRE,SURESHBHAI VIRJIBHAI GAMIT,PRAFULBHAI GULABBHAI CHAUDHARI,SURENDRABHAI SHANKARBHAI CHAUDHARI,MANUBHAI SOMABHAI CHAUDHARI,YOGESHBHAI UKAJIBHAI GAMIT,JAYSING JIVABHAI BARIS,NITESHBHAI JAYSINGBHAI GAMIT,ANILBHAI RATANBHAI PALVE,ASHOKBHAI SUBHASHBHAI GAVIT,UMESHBHAI BHILYABHAI BHOYE,MOHANBHAI SOMANBHAI GAIKWAD,PASTUBHAI MADHUBHAI PAWAR,GANGURDE KAMLAKAR ZINUBHAI,ASHWINBHAI SOMABHAI PATEL,JAYRAMBHAI JIVABHAI GAVIT,KASUBHAI BALUBHAI GAVIT,SADHUBHAI RANGUBHAI GAVIT,LASUBHAI RAMUBHAI TUMBDA,GOPALBHAI SOMABHAI,GOMAJBHAI ZIPARBHAI MAHLA,ARJUNBHAI RANGUBHAI DAHVAD,SONYABHAI DEVJIBHAI VALVI,KANTUBHAI GANGAJUBHAI MAHAKAL,CHINTUBHAI GANGAJUBHAI MAHAKAL;,MANSUKHBHAI SOMABHAI MAHAKAL	MS VIDHI J BHATT	P.K.TANEJA,,RAJIV SHUKLA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G.K.SINHA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
3444	MCA/3459/2014	05/02/2015	VIKRAMBHAI DINESHBHAI KANOJIYA,	(MR KG PANDIT)	STATE OF GUJARAT - THROUGH G.M.JOSHI, OR HIS SUCCESSOR,R.D.SHAH - OR HIS SUCCESSOR,R.M.CHAMPAVAT - OR HIS SUCCESSOR	,MR YOGI K GADHIA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3445	MCA/3470/2014	12/03/2015	PATEL BABUBHAI JOITARAM REVJIDAS,PATEL KANUBHAI KARSHANBHAI REVJIDAS	MR BHAVIK J PANDYA	PATEL MADHUBEN DARSHRATHBHAI - SARPANCH,AMARATBHAI K PATEL- TALATI CUM MANTRI,C P PATEL- PRANT OFFICER,J B VORA SPECIAL SECRETARY - APPEALS	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR HS MUNSHAW
3446	MCA/3492/2014	16/12/2014	SUKHLAL RAMJIBHAI MORI,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	DISTRICT SUPERINTENDENT OF POLICE - N N CHAUDHARY,DEPUTY SUPERINTENDENT OF POLICE - TEJAS T PATEL,POLICE SUB INSPECTOR - V N KHAMBHALA	
3447	MCA/3495/2014	16/12/2014	DAXABEN DINESHBHAI THAKKAR,	MR UMANG K CHOKSI	ANIL MUKIM, IAS PRINCIPAL REVENUE SECRETARY,SWARUP, IAS SUPERINTENDENT OF STAMPS,THE AUDITOR GENERAL MR.NAIR/PRAKASH JAIN,MISS.VYAS,GAS THE DEPUTY COLLECTOR	
3448	MCA/3496/2014	25/03/2015	ANANTRAI JATASHANKER RAWAL,	MR TR MISHRA	STATE OF GUJARAT,ARVIND AGRAWAL - THE ADDITIONAL PRINCIPAL SECRETARY,MUKESH PURI - THE DIRECTOR OF HIGHER EDUCATION	,GOVERNMENT PLEADER,NOTICE SERVED
3449	MCA/3500/2014	29/01/2015	JAGDISHBHAI ISHWARBHAI PATEL HUF THROUGH KARTA,KRUSHABH JAGDISHBHAI PATEL HUF THROUGH KARTA,ANKIT JAGIDHBHAI PATEL HUF THORUGH KARTA	M/S TRIVEDI & GUPTA	H S JAIN - DEPUTY DIRECTOR,	MS ARCHANA U AMIN
3450	MCA/3501/2014	06/01/2015	KOKILABEN W/O SUGANCHAND KALAL,	(MR AS SUPEHIA)	G R ALORIA,TIRTH RAJ - ADDITIONAL DIRECTOR GENERAL OF POLICE,R S YADAV - COMMANDANT	GOVERNMENT PLEADER,NOTICE SERVED
3451	MCA/3502/2014	06/01/2015	NAYNABEN HARIPRASAD SHUKAL,	(MR AS SUPEHIA)	ANURADHA MALL - THE SECRETARY (COMMISSIONER),COMMISSIONER - WOMEN AND CHILD DEVELOPMENT	GOVERNMENT PLEADER
3452	MCA/3506/2014	24/12/2014	MOHANLAL B KOSHTI,	MR ANILN MEHTA,(MR PRAMUKH G DATT)	YOGESHBHAI ROMANLAL PATEL-PROPRIETOR,PARESH RAMANLAL PATEL -MANAGER	
3453	MCA/3508/2014	09/04/2015	GUJARAT INDUSTRIAL CO OPERATIVE BANK LTD (UNDER LIQUIDATION),	MR JB DASTOOR	GUJARAT STATE FINANCIAL CORPORATION,MINAXI ENTERPRISE,PRASIDHI TEA CO. PVT. LTD.,NITABEN GIRISHBHAI THAKKAR,KANTILAL M THAKKAR (EXPIRED),REGIONAL MANAGER - Y C MODI	,MR. S. M. GOHIL
3454	MCA/3520/2014	24/12/2014	SAURABH NANDKISHOR PANDYA,	MR HARDIK D MUCHHALA	STATE OF GUJARAT,ANIS MOHAMED MANKAD DIRECTORATE OF TECHNICAL EDUCATION	GOVERNMENT PLEADER
3455	MCA/3521/2014	24/12/2014	PARIKH VINAY ASHOKBHAI,	MR HARDIK D MUCHHALA	STATE OF GUJARAT,ANIS MOHAMED MANKAD DIRECTORATE OF TECHNICAL EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3456	MCA/3522/2014	24/12/2014	VITHALPURA JANHAVI SHARADCHANDRA,	MR HARDIK D MUCHHALA	STATE OF GUJARAT,ANIS MOHAMED MANKAD DIRECTORATE OF TECHNICAL EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3457	MCA/3524/2014	15/01/2015	VIRBHADRASINH RANJITSINH GOHIL,	MR. VISHAL P THAKKER	DISTRICT DEVELOPMENT OFFICER- H R SUTHAR,S K PADSHAH-ACCOUNT OFFICER,STATE OF GUJARAT	NOTICE SERVED BY DS,MS RV ACHARYA
3458	MCA/3531/2014	20/01/2015	JORSINGH HUKUMSINGH CHAUHAN,	(MR AS SUPEHIA)	G R ALORIA,TIRTH RAJ - ADDITIONAL DIRECTOR GENERAL OF POLICE,R S YADAV - COMMANDANT	GOVERNMENT PLEADER
3459	MCA/3532/2014	20/01/2015	NAYNADEVI W/O MULSINGH CHAUHAN,	(MR AS SUPEHIA)	G R ALORIA,TIRTH RAJ - ADDITIONAL DIRECTOR GENERAL OF POLICE,R S YADAV - COMMANDANT	GOVERNMENT PLEADER
3460	MCA/3534/2014	09/04/2015	GUJARAT INDUSTRIAL CO OPERATIVE BANK LTD (UNDER LIQUIDATION),	MR JB DASTOOR	GUJARAT STATE FINANCIAL CORPORATION,MINAXI ENTERPRISE,PRASIDHI TEA CO. PVT. LTD.,NITABEN GIRISHBHAI THAKKAR,KANTILAL M THAKKAR (EXPIRED),REGIONAL MANAGER - Y C MODI	,NOTICE SERVED,MR. S. M. GOHIL
3461	MCA/3538/2014	22/01/2015	GOVINDGAR BUDHGAR,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHRI PANKAJBHAI BHIKHABHAI MAJETHIYA,SHRI D C PATNI,SHRI V C JHALA	,DELETED,MS RV ACHARYA
3462	MCA/3539/2014	22/01/2015	BHIMNATH SUKHNATH DECEASED THROU. HIS LEGAL HEIRS,URMILABEN WD/O BHIMNATH SUKHNATH	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHRI PANKAJBHAI BHIKHUBHAI MAJETHIYA,SHRI D C PATNI,SHRI V C JHALA	,DELETED,MS RV ACHARYA
3463	MCA/3540/2014	22/01/2015	BHIMNATH FULNATH,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHRI PANKAJBHAI BHIKHABHAI MAJETHIYA,SHRI D C PATNI,SHRI V C JHALA	,DELETED,MS RV ACHARYA

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3464	MCA/3541/2014	22/01/2015	SUKHNATH SHANKARNATH SINCE DECEASED THROU. HIS LEGAL HEIRS,AJAYNATH SUKHNATH,ARVINDNATH SUKHNATH	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHRI PANKAJBHAI BHIKHABHAI MAJETHIYA,SHRI D C PATNI,SHRI V C JHALA	,DELETED,MS RV ACHARYA
3465	MCA/3542/2014	22/01/2015	BHIKHAGAR RAMGAR,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SHRI PANKAJBHAI BHIKHABHAI MAJETHIYA,SHRI D C PATNI,SHRI V C JHALA	,DELETED,MS RV ACHARYA
3466	MCA/3549/2014	05/02/2015	VIJAYKUMAR KANHAIYALAL SHAH,	MS. NIYATI K JUTHANI	SAMJIBHAI K GHERWAL,	MR MEHUL H RATHOD
3467	MCA/3551/2014	23/04/2015	ASHOKKUMAR I ANJARIA,	MS HARSHAL N PANDYA	A K RAKESH IAS,GUNVANTBHAI KALYANJIBHAI KHADSALIA,CAPTIAN SUDHIR C CHADDHA	RULE SERVED,MS SEJAL K MANDAVIA
3468	MCA/3553/2014	12/02/2015	P H TANDEL- PURSHOTTAMBHAI HIRABHAI TANDEL,	MS HARSHAL N PANDYA	J N SINGH - IAS,MUKESH PURI- IAS,MUKESH PURI- IAS-COMMISSIONER OF HIGHER EDUCATION,J N HATHI- DIRECTOR OF PENSION AND PROVIDENT FUND,J R MEHTA - REGISTRAR SOUTH GUJARAT UNIVERSITY	GOVERNMENT PLEADER,MR HARSHADRAY A DAVE
3469	MCA/3558/2014	18/12/2014	LATIN RASAYANI PRIVATE LTD,	MR INDRAVADAN PARMAR	SHAMA SUNDARA,ZONAL GENERAL MANAGER	
3470	MCA/3560/2014	24/12/2014	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,KATARA RAISINGBHAI JOTIBHAI,ANOPSINH HIMMATSINH CHAUHAN,JITENDRA R LALPURIYA,MAHESHBHAI HEMSHANKERBHAI JANI,MANUBHAI JESINGBHAI RUDATAL,GITABEN MANUBHAI RUDATAL,DEVJIBHAI RAMJIBHAI RABARI,NAVALSINH PRAGJIBHAI JADEJA	MR MAHENDRA U VORA	P K TANEJA - SECRETARY,RAJIV SHUKLA -PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS STATE OF GUJARAT	
3471	MCA/3563/2014	19/12/2014	RAMESHBHAI CHELSHANKER OZA,	VARSHA V PANDIT	DEPT COLLECTOR AND PRANT OFFICER,	
3472	MCA/3584/2014	05/02/2015	NATVARLAL MOTILAL CHAVDA,	(MR AS SUPEHIA)	DHANANJAY DWIVEDI,	NOTICE SERVED BY DS
3473	MCA/3585/2014	09/01/2015	ARUN BABURAO KOSHTI,	MR NK MAJMUDAR	MILIND SHIVRAM TORAWANE OR HIS SUCCESSOR,EXECUTIVE ENGINEER - MR. BHARAT ISHWARLAL DALAL,YUVRAJ AMRUT PATIL	
3474	MCA/3586/2014	09/01/2015	ARUN BABURAO KOSHTI,	MR NK MAJMUDAR	MILIND SHIVRAM TORAWANE OR HIS SUCCESSOR,EXECUTIVE ENGINEER - MR. BHARAT ISHWARLAL DALAL,YUVRAJ AMRUT PATIL	
3475	MCA/3587/2014	05/02/2015	RAJENDRASINH HARISHANKAR KASHTRIYA,	(MR CP JADHAV)	RAJ KUMAR GUPTA OR HIS SUCCESSOR IN HIS OFFICE,	
3476	MCA/3588/2014	06/01/2015	BHADRESHKUMAR KALIDAS GONDLIYA,	MR YOGEN N PANDYA	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION,	
3477	MCA/3589/2014	06/01/2015	AASHIANA CO-OP. HOUSING SOC. LTD.,,	MR DHARMENDRA PARIKH	BHUPENDRA KESHAVLAL MODI,DR. BHAGIRATH KESHAVLAL MODI	
3478	MCA/3590/2014	05/02/2015	MANISHABEN D/O GHANSHYAMBHAI FULCHANDBHAI THAKKAR AND,	MR YATIN SONI	JAYESHBHAI DEVKARANBHAI THAKKAR,	MS GAYATRIBA B JADEJA
3479	MCA/3591/2014	11/03/2015	HELLY D/O PANKAJBHAI KANTILAL PATEL THROUGH HER POA,	MR GAURAV CHUDASAMA	SHAILENDRASINH SHANKERSINH VAGHELA,	
3480	MCA/3593/2014	19/12/2014	RAMANBHAI BABUBHAI PATEL,	MR MA PAREKH	NALINBHAI THAKER,DINESHBHAI R PATEL	
3481	MCA/3595/2014	19/12/2014	PARESHBHAI PREMJIBHAI MER,	MR MA PAREKH	NALINBHAI THAKER,DINESHBHAI R PATEL	
3482	MCA/3600/2014	06/01/2015	DIPTI SANJIVBHAI PATEL,	MR VISHAL K SEVAK	SHIVABHAI @ SHIV PUJAN GIRI,CHIRAGBHAI @ CHIRAGUDDIN SHAIKH WORKING WITH SHIV SCRAP TRADERS,P L CHAUDHARY,HARINARAYANAN OFFICER OF PUNJAB NATIONAL BANK	
3483	MCA/3601/2014	19/12/2014	DHARMENDRAGIRI KEVALGIRI GOSWAMI,	MR MA PAREKH	NALINBHAI THAKER,K A PRAJAPATI	
3484	MCA/3602/2014	19/12/2014	NATHABHAI DHANABHAI SHAMLA,	MR MA PAREKH	NALINBHAI THAKER,RAVJIBAI BACHERBHAI GOHIL	

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3485	MCA/3622/2014	24/12/2014	THE GAYATRINAGAR CO.OP.HOUSING SOCIETY LTD PATAN,		AMRUTBHAI KHODIDAS PATEL (IN HIS INDIVIDUAL CAPACITY),PATEL BHAGVANBHAI RAMLAL	
3486	MCA/3624/2014	24/12/2014	GUJARAT FOREST PRODUCE GATHERERS AND FORET WORKERS UNION,MAGANBHAI DEVJIBHAI MAHESHWARI,DARBAR NAUBHA NATUBHA,CHAUHAN ASHOK HEMALSANG,PRAFUL HARJIVAN THAKAR,LAKHANI MANSURBHAI GIGABHAI,MEMNON JAVEDBHAI HARUNBHAI,CHAUHAN NARENDRASINH GOPALSINH,RATHWA AMARSANG VIRSINGBHAI,GAURISHANKER MOHANBHAI SHILU,SHANTABEN PRAVINBHAI PARMAR	MR MAHENDRA U VORA	P K TANEJA- SECRETARY,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR,G . K. SINHA - CHIEF CONSERVATOR OF FOREST	
3487	MCA/3639/2014	29/01/2015	KIRITKUMAR BANSILAL TRIVEDI,	MR DEVDIP BRAHMBHATT	JASUMATIBEN WIDOW OF GOVINDBHAI PANDYA,SHARADKUMAR GOVINDBHAI PANDYA,KUNDAN GOVINDBHAI PANDYA,AJITKUMAR GOVINDBHAI PANDYA,CHANDRIKA GOVINDBHAI PANDYA-EXPIRED,REKHA GOVINDBHAI PANDYA	DS AFF.NOT FILED (N),MR HR PRAJAPATI
3488	MCA/3642/2014	23/12/2014	HAMIM ISUBMIYA MALEK,	MR GIRISH M DAS	ASHOK KUMAR YADAV,ADD. CHIEF SECRETARY, SHREE ALLODIA.,(INCHARGE,AT PRESENT),DIRECTOR GENERAL OF POLICE, MR.P.C.THAKUR.	
3489	MCA/3646/2014	24/12/2014	KAUSHIK RAMANLAL MEVADA,	MR PH PATHAK	MANSINGBHAI CHAUDHARY,	
3490	MCA/3647/2014	19/02/2015	GIRISHBHAI HIRABHAI PATEL,	MR KB PUJARA	NAJMUDDIN ABDEALI GANGARDIVALA-GENERAL SECRETARY, THE MADRESA,DINESHBHAI PARSHOTTAMBHAI PATEL,RASIKBHAI CHANDUBHAI RAWAL,SHANKARBHAI PRUTHVIRAJ CHAUDHARY,RAMESHBHAI DAHYABHAI VANKAR	,(MR AJ SHASTRI)
3491	MCA/3649/2014	13/02/2015	GUJARAT LABOUR UNION,BHANJUBHAI RADKABHAI PATEL	MR JINESH H KAPADIA	P K TANEJA - THE PRINCIPAL SECRETARY,,A K GOYAL,D K ANANDE - CONSERVATOR OF FOREST,P L VALVI - DEPUTY CONSERVATOR OF FOREST (SOUTH ZONE),B L GAMIT	NOTICE SERVED BY DS
3492	MCA/3650/2014	05/02/2015	(ABDUL) RAHIMBHAI IBRAHIMBHAI DESAI,	MR SAMIR AFZAL KHAN	RAJENDRA KUMAR,MANISHA CHANDRA - COLLECTOR	GOVERNMENT PLEADER
3493	MCA/3660/2014	01/05/2015	MITTALBEN VIPULBHAI CHAVDA,	MADANSINGH O BAROD,HCLS COMMITTEE	VIPULBHAI KANTILAL CHAVDA,	
3494	MCA/3664/2014	24/12/2014	CHEMICAL MAZDOOR PANCHAYAT,	MRS SANGEETA N PAHWA	HEERNESH BAKSHI - CHIEF ENGINEER,	
3495	MCA/3665/2014	24/12/2014	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,PARMAR SOMABHAI RUKHABHAI,SANIYA RANIBEN GIGANBHAI,SOLANKI MANGUBHA MAKUBHA,SOLANKI RAJUBHA MANUBHAI,PRATAPSINH MANSURBHAI GHUSH	MR MAHENDRA U VORA	P K TANEJA- SECRETARY,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA- CHIEF CONSERVATOR OF FORESTS	
3496	MCA/3666/2014	24/12/2014	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,KAMABHAI DEVABHAI ZAPADA,BIJALBHAI DEVABHAI CHAWADIYA,DAYBEN DALABHAI JUNA,HABIBBHAI UMARBHAI NOIDA,RAJUBHA JETHUBHA ZALA,BHARWAD BABUBHAI KALUBHAI,ALLARAKHABHAI SALEBHAI MALEK,DAMANBHAI KANTILAL PATHAK,RAWALIYA MANGABHAI GOBARBHGAI,VIRAS NANJI GOVINDBHAI,DEVSHI BHIMA MAHESHWARI,JADEJA SAHDEVSINH LAGHUBHA,VANKAR PARMABHAI MULABHAI	MR MAHENDRA U VORA	P K TANEJA- SECRETARY,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA- CHIEF CONSERVATOR OF FORESTS	

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3497	MCA/3667/2014	24/12/2014	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,THAKORE SENDHAJI MALUJI,PANCHOLI RAJNIKANT CHANDRAKANT,PARMAR VITTHALBHAI PARSHOTTAMBHAI,BABUBHAI DHULABHAI PARMAR,RAVAL HASMUKH SHANKERLAL,DAMOR SOMABHAI BHURABHAI,PARMAR JAGDISHBHAI AMRUTBHAI,VINODBHAI DALSUKHBHAI BARIYA,CHANDANSINH HINDUSINH SOLANKI,ABDUL RASHIDKHAN RAHIMKHAN,HALUSINH RUPSINH DABHI,KALUBHAI TIHABHAI RATHOD,BHAKTISINH S MAKWANA,PARGHI RAMABHAI BHIKHABHAI,ASHWINKUMAR NARWAJI KHARATI	MR MAHENDRA U VORA	P K TANEJA- SECRETARY,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA- CHIEF CONSERVATOR OF FORESTS	
3498	MCA/3668/2014	24/12/2014	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,SHAH KALPESHBHAI PRIYAKANTBHAI,SOMABHAI ATIYABHAI VASAVA,RATHVA VIRSINGBHAI KALYANBHAI,NAYAK NARVATBHAI MANSUKHBHAI,CHAUHAN PAMODBHAI GIRDHARBHAI,CHHAGANBHAI GURUJIBAI VASAVA,KALIDAS BAMANIYABHAI VASAVA,SUKHRAMBHAI BHAIJIBHAI TADVI,BHARATBHAI GORDHANBHAI PRAJAPATI,MANHARBAHI BHAGWANBHAI TADVI,ISHVERBHAI KARSANBHAI TADVI,VASAVA SHANTILAL CHHAGDABHAI,VASAVA MOHANBHAI BHANGDABHAI	MR MAHENDRA U VORA	P K TANEJA- SECRETARY,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA- CHIEF CONSERVATOR OF FORESTS	
3499	MCA/3671/2014	24/02/2015	RACHNABEN VISHAL JOSHI DAUGHTER OF RAVINDRAPRASAD JAGANNATHA,	RC JANI & ASSOCIATE	VISHAL KANAIYALAL JOSHI,	MR PREMAL R JOSHI
3500	MCA/3672/2014	05/01/2015	KANJIBHAI SHANABHAI PADHIYAR,	MR MA KHARADI	P V PATEL - EXECUTIVE ENGINEER,	
3501	MCA/3676/2014	03/09/2015	BHAGWANBHAI RANCHHODBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3502	MCA/3677/2014	03/09/2015	MAHENDRASINH ALIAS MEDUBHA KAKUBHA VALA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3503	MCA/3678/2014	06/01/2015	NAVNEET AMBALAL GAJJAR,	MS. NIYATI K JUTHANI	PRAHLADBHAI TRIVEDI,MEMBERS OF THE PARSHWANATH TOWNSHIP SOCIETY LTD	
3504	MCA/3679/2014	04/02/2015	ZAHIDABANO W/O SABIR SHAIKH,	(MS SADHANA SAGAR),RICHA SHAH	SABIR SHAIKH S/O KHALIK SHAIKH,	
3505	MCA/3684/2014	26/03/2015	PRADHUMANSINH PRABHATSINHJI GOHIL,KRISHNAKUWARBA W/O PRADHUMANSUINH PRABHATSINHJI GOHIL,KARANSINH RUPSINH GOHIL,SURAJSINH RUPSINH GOHIL	HL PATEL ADVOCATES	STATE OF GUJARAT,VANDNAKUWARBA W/O KIRANSINH PRABHATSINHJI GOHIL	RULE NOT RECD BACK,MR PRATIK B BAROT,HCLS COMMITTEE
3506	MCA/3685/2014	23/02/2015	MAMTABEN @ NITYA AVINASH BANANI,	MR NL RAMNANI,AMAR C KEWLANI	AVINASH DIPAKBHAI BANANI,	
3507	MCA/3687/2014	08/01/2015	NARENDRASINH HARISINH RAJ,	MR AB ACHARYA	STATE OF GUJARAT,THE DISTRICT REGISTRARA CO.OPERATIVE SOCIETIES	
3508	MCA/3689/2014	06/01/2015	PRABHATSIGH DAYABHAI CHAUHAN,	(MR DP VORA)	HEMANT KUMAR,SHAILENDRA KUMAR - DIVISIONAL RAILWAY MANAGER,RAMJI OM - DIVISIONAL FINANCE MANAGER	
3509	MCA/3690/2014	07/01/2015	JIMIT KIRITKUMAR SHAH,	MR VIJAL P DESAI	M.F. CHAUDHARY,	
3510	MCA/1/2015	06/02/2015	PATHAN JAMILBHAI SIRAJBHAI,PUNIYA RAMBHAGAT BANVARILAL,MEMON IDRISHBHAI ABDUL KADAR	MR NISHITH P THAKKAR	LUHAR SANTABEN WIFE OF MOHANJI BHERAJI,LUHAR RAVATAJI BHERAJI,LUHAR LAKHAMANJI BHERAJI,LUHAR HARILAL BHERAJI,LUHAR RATANSHIBHAI BHERAJI,LUHAR NANJIBHAI BHERAJI,LUHAR RAVAJIBHAI BHERAJI,LUHAR CHAMPABEN BHERAJI,RAJPUT RAMSINGHBHAI KARSANBHAI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3511	MCA/20/2015	26/03/2015	JETHABHAI BHAWANBHAI MAKWANA,	MR TR MISHRA	RAMESHBHAI LALABHAI SUTHAR,N.B.VASAVA,THE SECRETARY,	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS
3512	MCA/22/2015	08/01/2015	SANGITABEN VITHALBHAI VAGHASIYA,	(MR KG PANDIT)	J G PANDYA,Y A BALOCH,KANTILAL R WADOLA	
3513	MCA/23/2015	12/02/2015	MOHMMAD ARIF MOHMMEDYASIN RANGREJ,	MR CB DASTOOR	AHMEDABAD MUNICIPAL CORPORATION,RAJENDRA A YADAV	NOTICE SERVED BY DS,HL PATEL ADVOCATES
3514	MCA/28/2015	30/04/2015	VIRENDRAKUMAR GANATRA,	(MR NIKHIL S KARIEL)	SANDEEP KUMAR,KIRITBHAI MOHANBHAI BHUVA	NOTICE SERVED BY DS,NANAVATI & CO.
3515	MCA/30/2015	09/07/2015	CHAMAR RAJESHKUMAR DAHYABHAI,	MS ASHLESHA M PATEL	STATE OF GUJARAT,H D SHAILER,ANIL MUKIM,MANISH J FANCY,NAGARAJAN M	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MANISH J PATEL
3516	MCA/34/2015	13/01/2015	GOVINBHAI PURSHOTTAMBHAI PATEL,	MS G R VIJAYALAKSHMI	MAHENDRAKUMAR MEENA - IAS,VADANSINH CHANDANSINH BODANA,STATE OF GUJARAT,SARPANCH - DAHYABHAI HARGOVANDAS PATEL	
3517	MCA/37/2015	09/01/2015	LAXMANBHAI DAHYABHAI PRAJAPATI,MANJUBHAI DAHYABHAI PRAJAPATI THRO' POA LAXMANBHAI DAHYABHAI PRAJAPATI	MR DHIRAJ M PATEL	SOMAJI PUJAJI THAKOR,MADHUBEN PUJAJI THAKOR,MANUJI PUJAJI THAKOR,KAILASHBEN PUJAJI THAKOR,KALIDAS JOYTARAM PRAJAPATI,RAVINDRAKUMAR KALIDAS PRAJAPATI,UMESH JAYANTILAL DESAI,SANJAY JAYANTILAL DESAI,RABARI JAYRAMBHAI CHEHARBHAI,MALAJIBHAI CHEHERBHAI,BHAVVAD KIRTIBHAI JIVANBHAI	
3518	MCA/38/2015	23/03/2015	PIYUSH N MEHTA,	MR HEMANG M SHAH	SANJAY KAUL (IAS),INDUSTRIAL TRIBUNAL KALOL	M/S TRIVEDI & GUPTA,MR PARITOSH CALLA
3519	MCA/44/2015	03/02/2015	RUSHIRAJSINH PARAKRAMSINH ZALA,	MS AMRITA AJMERA	STATE OF GUJARAT,R V ASARI- SUPERINTENDENT OF POLICE,K B BHATT- LD COLLECTOR,D V BLOCH - POLICE INSPECTOR	
3520	MCA/45/2015	20/01/2015	VISHNURAO SHANKARRAO KADAM - CONVENER,	MR SUBRAMANIAM IYER	D THARA,	
3521	MCA/46/2015	23/01/2015	VIRMABHAI KHETABHAI KAG,MAHENDRAKUMAR TRIBHOVANDAS PATEL	MR DIPAN DESAI	ANUPAM ANAND,MODHSING RAJPUT- DHANERA MUNICIPALITY,DILIP RANA - COLLECTOR	
3522	MCA/47/2015	19/03/2015	RAM SUBHAG KUMAR,	MR KIRTIDEV R DAVE	P K TANEJA - PRINCIPAL SECRETARY AND COMMISSIONER,J P GUPTA	GOVERNMENT PLEADER
3523	MCA/48/2015	22/01/2015	BHARATKUMAR HIRABHAI JILADIYA,	MR PM DAVE	STATE OF GUJARAT,CHIEF OFFICER - MR JATIN V MEHTA,DEPUTY COLLECTOR - MRS MITA M JOSHI,YOGESH SAVALIYA	
3524	MCA/49/2015	12/03/2015	PRADEEP DAYASHANKAR MEHTA,	MR ANVESH V VYAS	COMPETENT AUTHORITY,CHAIRMAN / COMMISSIONER	(MR NIRZAR S DESAI),MR SATYAM Y CHHAYA
3525	MCA/52/2015	25/06/2015	SHARADBHAI DHIRAJLAL ACHARYA,	MR YV SHAH	RAJESHBHAI SHANTILAL DESAI,S S PANCHAL PRESIDING OFFICER,ANUPAM ANAND - DIRECTOR OF MUNICIPALITIES	RULE SERVED,DS AFF.NOT FILED (R),MR MEHUL H RATHOD,MR PARITOSH CALLA
3526	MCA/55/2015	30/04/2015	YOGESH KANTILAL KALANI,	MR SANDEEP R LIMBANI	MOHANKUMAR JHA,VIRBHADRASINH M JADEJA,JATIN B PATEL,RAMGARBHAI DAULATGIRI GOSAI,ARVINDBHARATI PREMBHARTI GOSWAMI	GOVERNMENT PLEADER
3527	MCA/63/2015	26/02/2015	PUTHANVEETIL CHANDRASEKARAN,PUTHIYA VALPIL SOMAN	(MR NIKHIL S KARIEL)	B M VAGHELA - ASSISTANT CHARITY COMMISSIONER,	GOVERNMENT PLEADER
3528	MCA/64/2015	04/05/2015	HETAL @ PREETI DAUGHTER OF CHAMANBHAI MOHANBHAI CHOTALIYA,	MR SANDEEP R LIMBANI	PRASHANT MAHESHBHAI MAKWANA,	

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3529	MCA/65/2015	26/02/2015	PATEL POPATLAL ISHVARDAS,PATEL JAYANTIBHAI SOMABHAI	MR TEJAS P SATTA	CHETNABEN DILIPBHAI PATEL - SARPANCH,K P PATEL - MAMLATDAR,YOGESH P JOSHI - TALUKA DEVELOPMENT OFFICER,NARENDRA MEENA,LOCHAN SHEHRA,PATEL DAHYABHAI ISHVARBHAI,PATEL NATUBHAI KEVALDAS,PATEL HARESHBHAI KANTILAL,SONI PRASHANTKUMAR KANTILAL	NOTICE SERVED BY DS,MS SEJAL K MANDAVIA,MR MRUGEN K PUROHIT
3530	MCA/66/2015	15/01/2015	HIMANSHU JAGDISHBHAI GOSAI,DEVENDRAPARVAT MAGANPARVAT GOSWAMI	MR. BHADRISH S RAJU	STATE OF GUJARAT,MEHTA RAJENDRAKUMAR PRATAPRAI,K B MEHTA	
3531	MCA/96/2015	22/01/2015	MEETA @JIYA W/O PRADIP VASDEVANI,	MR P P MAJMUDAR	PRADIP NARAYANBHAI VASDEVANI,	
3532	MCA/110/2015	16/07/2015	VALIMAMAD JAMALBHAI PIPALVADIA,	MR GUNVANT R THAKAR	N N BATHWAR,,	GOVERNMENT PLEADER
3533	MCA/114/2015	19/01/2015	PATEL BABUBHAI JETHALAL,	MR PY DIVYESHVAR	DIRECTOR OF MUNICIPALTIES - MR ANUPAM ANAND,COLLECTOR - MR H N THAKKAR,PATAN NAGARPALIKA - MR RAGJIBHAI HEMABHAI PATEL	
3534	MCA/126/2015	19/01/2015	BIJU JOSE VADAKEN,		FARNAND DURAI,M G RAJ ALIAS GNANARAJ PERIAK K ALIAS P M GNANARAJ	
3535	MCA/128/2015	26/02/2015	JAYANTILAL S THAKKAR,	MR MEHUL SHARAD SHAH	S.J. VAGHELA,S.J. DESAI,S.S. RATHORE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3536	MCA/130/2015	05/05/2015	NARENDRABAI MANILAL PANDYA,RAMESHBHAI MAGANBHAI PATEL,RAMESHBHAI MAIJIBHAI SODHA	MR RR VAKIL	RANJITBHAI KANTIBHAI PATEL,DISTRICT REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED,MR CHIRAG B PATEL
3537	MCA/131/2015	23/04/2015	BHARATSINGH UMEDSINGH JADEJA,	(MR KISHOR M PAUL),(MR H.H.JADAV)	ARJANBHAI N JADAV,R. SENGHTHIL KUMARAN,P K TANEJA	GOVERNMENT PLEADER
3538	MCA/144/2015	02/02/2015	YOGESHBHAI AMBALAL PATEL,		KIRTIBHAI DADUBHAI PATEL,ANSUYABEN A PATEL,PUSHPABEN KIRTIKANT RANA,NAVNITBHAI M MEHTA,HONOURABLE MR JUSTICE G N PATEL AND MR JUSTICE S A GOLAKIYA	
3539	MCA/151/2015	02/02/2015	VANRAJSINGH HIRABHAI CHAVDA,	MR PV PATADIYA,MR. JAYESH C PATEL	STATE OF GUJARAT,THE OFFICE OF COLLECTOR,ASHA SHAH (G.A.S),DHARMESH NAVNITLAL TIKARIYA,DHAVAL NAVNITLAL TIKARIYA	
3540	MCA/152/2015	03/02/2015	DIMPLE HARESHBHAI GANDHI,	MR. VISHAL P THAKKER	HARESHBHAI NANALAL GANDHI,	
3541	MCA/153/2015	13/04/2015	SWETA W/O URJIT PATEL D/O SHAILESH AMIN,	MR KULDEEP D SHARMA	URJIT BHUPENDRABHAI PATEL,	
3542	MCA/154/2015	04/02/2015	SAHAR GULAMMOHAMMAD SHAIKH,	J N DEKAVADIYA	IBRAHIM AHMED CHOKIYA,IMRANKHAN IBRAHIM CHOKWALA	
3543	MCA/159/2015	09/03/2016	KANDOI SEEMABEN UMAKANTBHAI,	MR MM TIRMIZI	MODI HITESHKUMAR KANILAL,	NOTICE SERVED
3544	MCA/160/2015	30/01/2015	KOMALBEN @ RADHIKA W/O KAUTUKBHAI PATEL DAUGHTER OF HASUBHAI MARU,	HCLS COMMITTEE,MS. ALKA B VANIYA	KAUTUKBHAI RAMESHBHAI PATEL (HUSBUND),	
3545	MCA/162/2015	18/02/2015	GUJARAT FOREST PRODUCE GATHEREES AND FOREST WORKERS UNION,VANKAR GOVINDBHAI DALABHAI,BALOCH KAMALKHAN JUMEKHAN,KETANPARI HIMMATPARI GOSWAMI,CHAVDA AMITBHAI ARVINDBHAI,MANISHGIRI DHANRAJGIRI GOSWAMI,RAMCHANDJI VADHAJI THAKORE,SHAIKH YUSUFKHAN NAZIRKHAN	MR MAHENDRA U VORA	P K TANEJA,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3546	MCA/163/2015	28/01/2015	RAMAJI MANDIR TRUST - THROUGH ITS PRESIDENT,	MR ANVESH V VYAS	SPECIAL SECRETARY - REVENUE DEPARTMENT- A M MANKAD,	
3547	MCA/165/2015	22/01/2015	PRAJAPATI SHIVRAM BECHARDAS,	MR AN PATEL,MS.TRUPTI N PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	

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3548	MCA/168/2015	29/03/2016	NATWARBHAI KANTIBHAI PRAJAPATI,	MRS NISHA M PARIKH	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT EDUCATION OFFICER,DIRECTOR OF PRIMARY EDUCATION NITINBHAI M NINAMA,,RADHANPUR KELVANI MANDAL THROUGH SECRETARY,,PRINCIPAL BABUSINH D ZALA	GOVERNMENT PLEADER,RULE SERVED,MS MAMTA R VYAS
3549	MCA/169/2015	29/03/2016	LEGAL HEIRS OF ABHAYSINH BABUBHAI RATHOD KOKILABEN RATHOD,	MRS NISHA M PARIKH	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT EDUCATION OFFICER,DIRECTOR OF PRIMARY EDUCATION NITINBHAI M NINAMA,,RADHANPUR KELVANI MANDAL THROUGH SECRETARY,,PRINCIPAL BABUSINH D ZALA	GOVERNMENT PLEADER,RULE SERVED,MS MAMTA R VYAS
3550	MCA/170/2015	29/03/2016	LEGAL HEIRS OF VASANTLAL ACHHARATLAL PAREKH,	MRS NISHA M PARIKH	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT EDUCATION OFFICER,DIRECTOR OF PRIMARY EDUCATION NITINBHAI M NINAMA,,RADHANPUR KELVANI MANDAL THROUGH SECRETARY,,PRINCIPAL BABUSINH D ZALA	GOVERNMENT PLEADER,RULE SERVED,MS MAMTA R VYAS
3551	MCA/171/2015	29/03/2016	MINAXIBEN PRADUMANLAL SONI,	MRS NISHA M PARIKH	DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT EDUCATION OFFICER,DIRECTOR OF PRIMARY EDUCATION NITINBHAI M NINAMA,,RADHANPUR KELVANI MANDAL THROUGH SECRETARY,,PRINCIPAL BABUSINH D ZALA	GOVERNMENT PLEADER,RULE SERVED,MS MAMTA R VYAS
3552	MCA/183/2015	12/03/2015	NARENDRA KUMAR GANDHI,	MR ANUJ K TRIVEDI	B.S.SHEKHAVAT - GENERAL MANAGER,R.N.SYANDOLIA - ZONAL MANAGER,D.G.RAJPAL - REGIONAL MANAGER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR SS PANESAR
3553	MCA/190/2015	22/07/2015	DHROPADIBEN D/O KHEMJIBHAI UKABHAI LAFA DHROPADIBEN W/O MANOJKUMAR DEVAJI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	MANOJKUMAR DEVAJI PUROHIT,LEELABEN BHAGVANHBAI PUROHIT,KALPESHKUMAR DEVANAND PUROHIT,SHANTABEN DEVAJI PUROHIT	
3554	MCA/200/2015	29/01/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,UDESINH MADHAJI THAKORE,MANJIBHAI HIRABHAI PARMAR,THAKORE VIRAMJI AMUJI,CHAREL KAMJI KALUBHAI,DEVSURBHAI SHAMALBHAI CHARN,JETHABHAI RATNABHAI BARIYA,BABUBHAI RAISINGBHAI PARMAR,MANSUKHBHAI KALUBHAI CHAUHAN,BABUBHAI DITABHAI VAKLA,SURESHBHAI BALWANTBHAI SOLANKI	MR MAHENDRA U VORA	P K TANEJA,RAJIV SHUKLA PRINCIPAL CHIEF CONSERVATOR OF FORESTS - STATE OF GUJARAT,G K SINHA -CHIEF CONSERVATOR OF FORESTS STATE OF GUJARAT	
3555	MCA/201/2015	05/03/2015	SATAR MIYA BUKHARI,	MR NV GANDHI	A G TEJURA,	MR DIPAK R DAVE
3556	MCA/205/2015	09/03/2016	CHHAYABEN D/O KALIDAS BHAVSAR AND W/O DHARMENDRA @ DHARMESH,	MR PAWAN A BAROT,DR. GAURAV J DAVE	DHARMENDRABHAI @ DHARMESH JIVANLAL BHAVSAR,	MR SHAILESH C SHARMA
3557	MCA/237/2015	29/01/2015	ISMAIL AHMAD SIDDAT,AHMAD ISMAIL SIDDAT,JIGNESHKUMAR THAKORBHAI NAYAK,DHARMESHKUMAR THAKORBHAI NAYAK	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	AHMAD HASSEN LUNAT THRO'POA,YUSUF HASSIN LUNAT THRO'POA,MAHMED HASAN LOONAT THRO'POA,YOUNUS HASSEIN LUNAT	
3558	MCA/241/2015	09/06/2015	PATEL SUSHILABEN VITHALBHAI,	MR JIGAR G GADHAVI	PATEL NARESHKUMAR RANCHHODBHAI,	(MR FB BRAHMBHATT)
3559	MCA/244/2015	03/02/2015	TRIVEDI ALPESHKUMAR VASANTRAY,	MR Y J PATEL	STATE OF GUJARAT THROUGH CHAIRMAN E P DESAI,	
3560	MCA/256/2015	09/04/2015	VIKAS GHANSHYAM SAKPAL S/O GHANSHYAM S SAKPAL (MT DRIVER),	MR RAMNANDAN SINGH	AJAY ANAND - MAJOR GENERAL CHIEF ENGINEER,H A KHEDKAR - MAJOR	MR DEVANG VYAS
3561	MCA/257/2015	26/03/2015	SAVITABEN RAMJIBHAI ZINZUWADIA,SHANTABEN NATHABHAI CHAVDA,MANJULABEN CHIMANBHAI RATHOD,MANJUBEN JAYESHBHAI ZINZUWADIA,KANTILAL GORDHANBHAI SANCHANIYA,BIBIBEN JUMABHAI CHAUHAN	MR RATHIN P RAVAL	NATIONAL RESEARCH CENTRE FOR GROUNDNUT,INDIAN COUNCIL OF AGRICULTURAL RESEARCH	NOTICE SERVED BY DS,MR AFTABHUSEN ANSARI
3562	MCA/265/2015	19/02/2015	PRAVINBHAI DILIPBHAI GOHIL,	MR DN PANDYA	SATVIRSINGH SARDARSINGH RAJPUT,DELUXE MOTIR CELL, ADMINISTRATOR OF LALA JAGANNATH,THE ORIENT INSURANCE CO LTD	
3563	MCA/279/2015	06/02/2015	M/S IQBAL PRODUCTION THROUGH SHAIKH MOHMMAD IQBAL,		MAHER SWARAJ PANERI,	

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3564	MCA/293/2015	22/12/2017	VIRALBEN W/O NIKHILESHKUMAR NAYAK D/O JAYSUKHBHAI NAYAK,	MR JEET J BHATT	NIKHILESHKUMAR DIPAKBHAI NAYAK,	RULE NOT RECD BACK
3565	MCA/297/2015	23/04/2015	BACHUBHAI DALABHAI PANDOR,	MR DIPAK R DAVE	DILIPBHAI MORARBHAI VAGHELA,	GOVERNMENT PLEADER
3566	MCA/298/2015	23/04/2015	KASNABHAI BADIYABHAI SOLANKI,	MR DIPAK R DAVE	DAYABHAI HEERABHAI VANKAR,	GOVERNMENT PLEADER
3567	MCA/299/2015	23/04/2015	CHHANGANBHAI MAHUBHAI PARMAR,	MR DIPAK R DAVE	DAYABHAI HEERABHAI VANKAR,	GOVERNMENT PLEADER
3568	MCA/303/2015	23/02/2015	AGRICULTURAL PRODUCE MARKET COMMITTEE,	MR DILIP B RANA	RAJESH MANGALDAS KAPADIA,	
3569	MCA/321/2015	13/02/2015	LALJIBHAI JIVABHAI DESAI,	MR DHRUV K DAVE	VIJAY AMRUTLAL BADUKLE,KIRITBHAI P PATEL,ASHOK K RATHOD,KAILASH RAJARAM BODADE,VINABEN BHALCHANDRA KAJREKAR,PATEL HARGOVANDAS NARANDAS,SHAH GIRISHBHAI AMRUTLAL,PATLE VINODBHAI POPATLAL,PATEL KAILASHBEN MAHESHBHAI,PATEL MAHESHBHAI BACHUBHAI	
3570	MCA/335/2015	06/05/2015	SHAMBHULAL VELJIBHAI THAKKAR,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	MITESHBHAI P PANDYA,	MR NIKHILESH J SHAH
3571	MCA/336/2015	15/09/2015	SHREE AMBICA NAGAR CO-OP HOUSING SOCIETY LTD,	MR. YOGENDRA THAKORE	STATE OF GUJARAT,DISTRICT COLLECTOR, MAHESANA,MAHESANA NAGARPALIKA,MAHESANA URBAN DEVELOPMENT AUTHORITY,MUKESHKUMAR ISHWARBHAI PATEL,DHARMISTHABEN JAYANTILAL PATEL	GOVERNMENT PLEADER,RULE SERVED,MR MEHUL SHARAD SHAH,MR CHIRAG B PATEL
3572	MCA/337/2015	11/03/2015	ARUNABEN DHIRAJBHAI SOLANKI,	K M CHAVAN	ANAND MUNICIPALITY,PRESIDING OFFICER	
3573	MCA/338/2015	11/03/2015	PRAKASH VITTHALBHAI HARIJAN,	K M CHAVAN	ANAND MUNICIPALITY,PRESIDING OFFICER	
3574	MCA/339/2015	12/06/2015	INDIRABEN YOGESHKUMAR PANDYA,CHINTAN YOGESHKUMAR PANDYA	MR GM JOSHI	CHANDRASHI M BHABHOR - EXECUTIVE ENGINEER,	MR HS MUNSHAW
3575	MCA/341/2015	12/03/2015	RINABEN LALITBHAI D/O KISHORBHAI JENTIBHAI JOSHI,	MR NILESH I JANI,HCLS COMMITTEE	LALITBHAI BHUPATBHAI PANDYA,	
3576	MCA/344/2015	26/03/2015	NARENDRASINH VIRENDRASINH JADAV,	MR MEHUL S SHAH	SMT P BHARATHI - AND / OR HER SUCCESSOR IN OFFICE,SMT (DR) RATAN KUNVAR GADHVICHARAN,STATE OF GUJARAT - THROUGH HARISH K PRAJAPATI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
3577	MCA/348/2015	11/02/2015	LEGAL HEIRS OF RAMESHCHANDRA GORDHANBHAI AMIN,SHANTABEN RAMESHCHANDRA AMIN,VIJAYBHAI RAMESHCHANDRA AMIN,RAJNIKANT RAMESHCHANDRA AMIN	KEDAR B BINIWALE	BHAILALBHAI CHHAGANBHAI PATEL,VALLABHBHAI SHANKARBHAI PATEL,PRAVINBHAI SHANKARBHAI PATEL,VIKRAMBHAI VITTHALBHAI PATEL,PATEL NARSINHBHAI SHAMJIBHAI,PATEL VITTHALBHAI SHAMJIBHAI,HITENDRA SATYENDRA AMIN,DEVANG SATYENDRA AMIN,RASIKBHAI RAMANBHAI PATEL,DHARMESH HARSHADBHAI PATEL,DHARMESH NARENDRA PATEL,ASHOK BAKOR PATEL,HARI KRUSHNA NARSINHBHAI AMIN,SABIR MOHMAMADBHAI HUSAIN, ZENITH TIN WORKS PVT . LTD,A.J. NALA - NAYAB NIYAMAK SHRI,VINOD RAO - COLLECTOR SHRI,M.K. PRAJAPATI - MAMLATDAR SHRI,VIJAY R. PARMAR - TALATI CUM MANTRI	
3578	MCA/349/2015	08/05/2015	JIGNESH MADHAVJIBHAI VARSADA (PATEL),	MR MIHIR H PATHAK	STATE OF GUJARAT,S B RAVAL , COLLECTOR,PRASANT PARIKH, CHIEF OFFICER,	NOTICE SERVED BY DS,MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3579	MCA/382/2015	26/03/2015	GAJENDRASINH JAYENDRASINH GOHIL,SATISHBHAI JAYANTBHAI PATEL,RAJENDRABHAI MANILAL PATEL	MR PUSHPADATTA VYAS	STATE OF GUJARAT,REGISTRAR,ELECTION OFFICER,,NARMADA KHAND UDHYOG SAHAKARI MANDALI LTD,RAMANBHAI SOMABHAI PATEL OCCUPATION PRODUCER(RAJPIPLA),HITESHBHAI UMEDBHAI DESAI, OCCUPATION (AMLETHA),GHANSHYAMBHAI JIVABHAI PATEL, OCCUPTION PRODUCER(PRATAPNAGAR,VINUBHAI MAGANBHAI PATEL, OCCUPTION PRODECER(RAJPARADI),AJAYSINH PRATAPSINH PARMAR, OCCUPTION PRODUCER(JAGADIA),GIGNESHBHAI CHATURBHAI PATEL OCCUPION PRODUCER(BHARUCH),JANAKBEN GAJENDRASINH PARMAR,,DINESH CHANDUBHAI PATEL,MANHAR DAHYABHAI PATEL,JAYANTIBHAI MOTIBHAI DESAI,YOGINDRASINH JASWANTSINH MAHIDA,DHARAMSINH AMARSINH VASAVA,PUSHPENDRASINH INDRASINH SUNVA,RITESHBHAI RAMANLAL VASAVA,GOVINDBHAI DAHYABHAI PATEL,MANOJBHAI DHASUKHBHAI PATEL,SANDIPKUMAR SANGLE OR HIS SUCCESSOR THE COLLECTOR, NARMADA,H.N.PATEL OR HIS SUCCESSOR DISTRICT REGISTRAR,,NARENDRA AMABALAL PATEL, THE MANAGING DIRECTOR (IN CHARGE)	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR VC VAGHELA,MS M O NARSINGHANI
3580	MCA/386/2015	26/03/2015	RAJNIKANT VRAJLAL PARIKH,	MR AMIT C NANAVATI	CHHAYA R DESAI,HARCHAND L RATHOD	NOTICE SERVED BY DS,MS LILU K BHAYA
3581	MCA/396/2015	20/02/2015	MADHAVPURA MERCANTILE CO-OPERATIVE STAFF UNION,	MR AMRESH N PATEL	CHAMANKUMAR,BHADRINATH SHARMA	
3582	MCA/406/2015	23/07/2015	NEW SHIVAM CO OPERATIVE HOUSING SOCIETY LTD.,	MR DILIP B RANA	RAJKUMAR BENIVAL - THE DISTRICT COLLECTOR,BHARATBHAI S PRAJAPATI - CITY DEPUTY COLLECTOR,DIPTIBEN V PRAJAPATI - MAMLATDAR GHATLODIYA (AHMEDABAD WEST),M.R. CHAUHAN	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3583	MCA/408/2015	09/04/2015	ANTONY WASTE HANDLING CELL PVT LTD,	VIRAL K SHAH	HARSHAD PATEL,J V SEDANI	MR HS MUNSHAW
3584	MCA/409/2015	18/06/2015	PANKAJBHAI HASMUKHBHAI RAJYAGURU,	MR MUKESH H RATHOD	J N SINGH (I/C),P SWAROOP (IAS),S B CHAUDHARI (I/C)	GOVERNMENT PLEADER
3585	MCA/411/2015	24/11/2016	YOGESHBHAI AMBALAL PATEL,		KIRTIBHAI DADUBHAI PATEL MANAGING STRUSTEE SHRI BHARTIY,ANSUYABEN A PATEL,ASHOK H PATEL,NAVNITBHAI N MAHETA	GOVERNMENT PLEADER,RULE SERVED,MR NILESH A PANDYA,MR DIPEN C SHAH
3586	MCA/418/2015	19/06/2015	NIRMALA SOCIETY (NIRMALA CONVENT SCHOOL),	M/S RJ RAWAL ASSOC.,MR. AJAY B VAKIL	VIJAY NEHRA, MUNICIPAL COMMISSIONER, RAJKOT MUNICIPAL CORPORATION,MANSUKH DHANJIBHAI SAGATHIYA, ASST. TOWN PLANNING OFFICER,	MR HRIDAY BUCH
3587	MCA/425/2015	25/06/2015	ARVINDBHAI SHANABHAI SUTHAR,	MR KAUSHAL D PANDYA	HIRABHAI C. RATHVA,KULDEEP ARYA	MR HS MUNSHAW

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3588	MCA/430/2015	26/02/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,RABARI KARMANBHAI RAMJIBHAI,DASHRATHJI RANCHHODJI THAKORE,THAKLARDA BAPUJI RAMAJI,KHARADI KALABHAI CHELABHAI,GAMAR BHURABHAI CHUNABHAI,GAMAR SAIBABHAI,GAMAR SARDARBHAI,PARMAR KHIMABHAI BABUBHAI,DHRANGI BABUBHAI GOPIBHAI,DUGASA SAKAURABHAI,MAFABHAI BADHABHAI SENMA,SOVANJI VALAJI THAKARDA,JAHAJI MADHAJI THAKARDA,VARSANGJI SALUJI THAKARDA,CHAUHAN DHURAJI DUNGARJI,THAKORE MEGHRAJI KANAJI,PARMAR MANJULABEN VIRABHAI,PARMAR JAGDISHBHAI,TARAR KESARBHAI MAGANBHAI	MR RAJESH M CHAUHAN	P K TANEJA,RAJIV SHUKLA - PRINCIPAL CHIEF CONSERVATOR OF FOREST,G K SINHA- CHIEF CONSERVATOR OF FOREST	
3589	MCA/433/2015	27/08/2015	PRIYANKABEN JALENDRA DARJI DUAGHTER OF PRAKASHBHAI CHUNIBHAI DARJI,	MR UDAY R BHATT	JALENDRA VINODBHAI DARJI,	MR P P MAJMUDAR
3590	MCA/441/2015	20/03/2015	BARKHA BHAVIN KATTIRA,	MR UM SHASTRI	BHAVIN ARUNKUMAR KATTIRA,	
3591	MCA/442/2015	30/04/2015	NAJIRMIYA MOHAMADMIYA MALEK,	MR VA MANSURI	AHMEDBHAI GULAMMOHAMED BOBAT, CHAIRMAN, GUJARAT TODAY,	HASURKAR ASSOCIATES
3592	MCA/445/2015	25/02/2015	M/S S P CATERARS THROUGH ITS PROPRIETOR BHADORIA SHIVPRATAP,	MR HARNISH V DARJI	R C MEENA,NAYNABEN V SHELJA DISTRICT VIGILANCE OFFICER,NAYNABEN V SHELJA, VIGILANCE OFFICER,JYOTIBEN A PATEL	
3593	MCA/450/2015	25/02/2015	KAUSHIK DEBHARBHAI BHANDERI,MANJULABEN DEBHARBHAI BHANDERI,VINODBHAI CHAGANBHAI BHANDERI,CHAGANBHAI NATHABHAI BHANDERI	(MR VIVEK N MAPARA)	DISTRICT MAGISTRATE,RAJESH SAVJIBHAI THUMMAR,KAPIL BHARGAVA, CHIEF MANAGER - CENTRAL BANK OF INDIA,	
3594	MCA/472/2015	19/03/2015	PARTH MAHILA UTKARSH MANDAL (N.G.O) THRO MAHAMANTRI,	MR A A ZABUAWALA	SRADDHA DEVELOPERS - TUSHAR PATEL,KIRITBHAI DULABHAI SHELADIA POA HOLDER OF KANTIBHAI,AHMEDABAD MUNICIPAL COMMISSIONER - MS D. THARA,AHMEDABAD MUNICIPAL CORPORATION -THE ESTATE AND TOWN PLANNING,TOWN PLANNING OFFICER,STATE OF GUJARAT - DIRECTOR (ENVIRONMENT) AND ADDL.SECRETARY,UNION OF INDIA THROUGH JOINT SECRETARY,COLLECTOR OF AHMEDABAD,SECRETARY APPEAL (LAND REVENUE),GREEN ENVIARMENT SERVICE-CO.OP SOCIETY LTD,AHMEDABAD BUILDERS ASSOCIATION	
3595	MCA/478/2015	03/12/2015	ISHWARSINH SHIVSINH RATHOD,	MR AD OZA	MUKESH PURI - THE PRINCIPAL SECRETARY,ANIS M MANKAD,M T CHABRIYA - PRINCIPAL,NATUBHAI PANCHAL - THE HONORARY SECRETARY	GOVERNMENT PLEADER,RULE SERVED BY DS,MR PA JADEJA
3596	MCA/481/2015	05/03/2015	ROHITSINH ZALA,	(MR MD RANA)	UNION OF INDIA,NAVAL KISHORE SINGH	
3597	MCA/482/2015	01/03/2016	MAHENDRABHAI VASTARAM PANDYA,	MS HARSHAL N PANDYA	M S DAGUR OR HIS SUCCESSOR PRINCIPAL SECRETARY TO THE GOVERNMENT,S S KANABAR,BALVANTRAY GULABBHAI NAYAK-PRESIDENT	GOVERNMENT PLEADER,MR PARTHIV A BHATT
3598	MCA/486/2015	23/04/2015	ISHWARBHAI GANPATBHAI PATEL-DECD,DAHIBEN ISHWARBHAI PATEL WIDOW OF ISHWARBHAI GANPATBHAI PATEL,TUSHARBHAI ISHWARBHAI PATEL,VAISHALIBEN PRAKASHBHAI PATEL	MR. BHAUMIK DHOLARIYA	STATE OF GUJARAT,SURAT URBAN DEVELOPMENT AUTHORITY,COMMISSIONER MR. MILIND TORVANE OR HIS SUCCESSOR	NOTICE SERVED BY DS,MR HS MUNSHAW,MR DHAVAL G NANAVATI

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3599	MCA/497/2015	04/03/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,PRAJAPATI DASHRATHBHAI MOHANBHAI,VIJAY RAMBADAL KORI,KANTIBHAI MOHANBHAI,PRATAPJI KALAJI,RAMDHIRAJ RAMBADAL KORI,PRAJAPATI GANPATBHAI VITTHALBHAI,HUBLAL MAGRURAM KORI,AMRUTBHAI ISHWARBHAI PRAJAPATI,NATHUJI KESHAJI THAKORE,BANSRAJ JAGRUPBHAI YADAV,BHARATBHAI AMBALAL PRAJAPATI,MAGANBHAI SOMABHAI DESAI,SARDARJI GANDAJI THAKORE,BHAGWANGIRI MANIGIRI GOSWAMI,RAMESHBHAI BHUTO KORI,GOPALJI AMARJI THAKORE,SHITALPRASAD SUKHRAM JAISWAL,BHUDARBHAI RAMSHRE YADAV,SOMABHAI DAHYABHAI RAVAL,BALDEVJI AATAJI THAKORE,RAMANBHAI RAMABHAI RAVAL,PRAHLAD KANAJI MAKWANA	MR RAJESH M CHAUHAN	P K TANEJA,RAJIV SHUKLA - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA- CHIEF CONSERVATOR OF FORESTS	
3600	MCA/498/2015	04/03/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,BHAGWANJI RAMANJI MAKWANA,MAKWANA PRAVINSINH VIHAJI,JUGAJI BAKAJI THAKORE	MR RAJESH M CHAUHAN	P K TANEJA- SECRETARY,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OFFOREST,STATE OF GUJARAT,G K SINHA CHIEF CONSERVATOR OF FORESTS STATE OF GUJARAT	
3601	MCA/499/2015	10/03/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,DILIPJI KALAJI THAKORE,RAMESHJI MAFAJI THAKORE	MR RAJESH M CHAUHAN	P K TANEJA,RAJIV SHUKLA- PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA -CHIEF CONSERVATOR OF FORESTS	
3602	MCA/506/2015	07/05/2015	MAHESH KANIYALAL DAVE,NANJIBHAI BHIMJIBHAI RATHOD,PRUTHVIRAJ RAMSINH ZALA	MS HARSHAL N PANDYA	A.K.RAKESH , IAS, VICE CHAIRMAN AND CHIEF EXECUTIVE OFFICER,CAPT. SUDHIR C. CHADDHA, PORT OFFICER	NOTICE SERVED BY DS,MS DHARMISHTA RAVAL
3603	MCA/518/2015	16/07/2015	DR.ABDULSATTAR RASULBHAI MANSURI,	MR HASHIM QURESHI	ARVIND AGRAWAL ADDITIONAL CHIEF SECRETARY,,M T SHAH-DEPUTY SECRETARY,RAJESH PUROHIT- DIRECTOR	GOVERNMENT PLEADER
3604	MCA/519/2015	15/07/2015	SURENDRCHANDRA HARJIVANBHAI PATHAK,PUSHPABEN SURESHBHAI PATHAK,GAYATRI AMITKUMAR KAMDAR,DEEPABEN SURESHBHAI PATHAK,JAY SURESHBHAI PATHAK	(MR KISHOR M PAUL),MR SANDEEP R LIMBANI	DHAVAL PATEL , DISTRICT DEVELOPMENT OFFICER,PUNAMCHAND PARMAR,	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR PREMAL R JOSHI
3605	MCA/520/2015	30/04/2015	ZALA AMRUTBA ISHWARSINH WD/O ISHWARSINH KANJIBHAI ZALA,	MR YOGEN N PANDYA	ARJUV SHAH - AHMEDABAD MUNICIPAL TRANSPORT SERVICE,PRESIDING OFFICER	MR HS MUNSHAW,MR PARITOSH CALLA
3606	MCA/521/2015	30/04/2015	JANAKBEN BHUPENDRASINH WAGHELA WD/O BHUPENDRASINH HIMATSINH WAGHELA,	MR YOGEN N PANDYA	ARJUV SHAH - TRANSPORT MANAGER,PRESIDING OFFICER	MR HS MUNSHAW,MR PARITOSH CALLA
3607	MCA/522/2015	13/04/2015	JIGNABEN WIFE OF HARDIPBHAI GADHVI,	HCLS COMMITTEE,MR SAURABH M PATEL	HARDIPBHAI PRADIPBHAI GADHVI,	
3608	MCA/528/2015	04/03/2015	SHOBHNABEN KANJIBHAI THAKKER,	(MR AS SUPEHIA)	RAMESHBHAI K PATEL - SECRETARY,	
3609	MCA/532/2015	27/02/2018	KHIMZAR A SATTAR NAVIWALA,	MS MAMTA R VYAS	JAMAL HAJI AHMED NOORANI - TRUSTEE,	GOVERNMENT PLEADER,MR SP MAJMUDAR,MR MANISH S SHAH,SHASHVATA U SHUKLA
3610	MCA/533/2015	13/08/2015	CHINNAM GANDHI,MUHAMMAD NURMUHAMMAD VORA	MR MOHMEDSAIF HAKIM	H.S. PATEL - THE COMMISSIONER,BHUPENDRA SHETH - THE LAND AND ESTATE OFFICER,JAYANTIBHAI B PATEL - CHIEF EXECUTIVE AUTHORITY	MR HS MUNSHAW,MR NILESH A PANDYA
3611	MCA/539/2015	19/03/2015	RAJESH LAXMANBHAI PATEL C/O LALUBHAI JAMALBHAI PATEL,SUMITRABEN ISHWARBHAI PATEL,RAKSHABEN CHHAGANBHAI PATEL,RAKSHABEN CHIMANLAL PATEL,AJAYKUMAR THAKOREBHAI PATEL	MR HEMANG M SHAH	ARVIND SHANABHAI PATEL, DISTRICT PRIMARY EDUCATION OFFICER,RASIKLAL CHANDUBHAI RAWAL -DIRECTOR OF PRIMARY EDUCATION,ARVIND AGRAWAL-SECRETARY	
3612	MCA/541/2015	04/03/2015	NITABEN DINESHKUMAR OZA,	MS SNEHA A JOSHI	DINESHKUMAR ISHWARLAL OZA,	

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3613	MCA/542/2015	18/06/2015	BIREN HARVILAS PATHAK,	MR KB PUJARA	STATE OF GUJARAT,STATE OF GUJARAT THRU' THE SECRETARY,D J PANDIAN, CHIEF SECRETARY, IAS, GENERAL ADMINISTRATION DEPARTMENT,SRINIVAS KATIKITHALA, IAS, PRINCIPAL SECRETARY, GENERAL ADMINISTRATION DEPARTMENT,DHANANJAY DWIVEDI, IAS, ADDITIONAL SECRETARY, GENERAL ADMINISTRATION DEPARTMENT,KODARBHAI S PRAJAPATI, IAS, UNDER SECRETARY, GENERAL ADMINISTRATION DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3614	MCA/544/2015	23/04/2015	LAKHABHAI VALLABHBHAI,KALUBHAI PARBATBHAI,MANUBHAI GOBARBHAI,NARMADABEN GHANSHYAMBHAI SAVALIYA,JAGDISHBHAI DHANJIBHAI	MR. BHAUMIK DHOLARIYA	N M MUNSHI OR HER SUCCESSOR OFFICE ON SPECIAL DUTY,MILIND TORVANCE OR HIS SUCCESSOR CHAIRMAN, SURAT URBAN DEVELOPMENT AUTHORITY,,J M PATEL	NOTICE SERVED BY DS,MR HS MUNSHAW,MR DHAVAL G NANAVATI
3615	MCA/549/2015	19/06/2015	GIRISHBHAI D DAVE,	MR NIRAV C SANGHAVI	BHARATBHAI VYAS,MANISHABEN CHANDRA,ANUPBHAI ANAND	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR RR TRIVEDI,MR BHAVESH P TRIVEDI
3616	MCA/573/2015	08/01/2016	KHUSBOO PARTH PUROHIT DAUGHTER OF GOVINDBHAI VAGADIYA,	MR DIPAL R RAVAIYA	PARTH YOGESH PUROHIT,	RULE SERVED BY DS
3617	MCA/576/2015	10/03/2015	SONIABEN WIFE OF MOHITBHAI KARIA D/O SAMALJIBHAI SEJPAL,	MR ASHISH M DAGLI	MOHITBHAI MANSUKHBHAI KARIA,	
3618	MCA/582/2015	25/06/2015	BALVANTRAI AMBARAM PATEL,	MS RENISHA R VYAS	STATE OF GUJARAT,COLLECTOR,MAMLATDAR-THAKORBHAI R. PATEL NOW HIS SUCCESOR M.P.DAFDA	GOVERNMENT PLEADER,NOTICE SERVED
3619	MCA/583/2015	30/04/2015	CHANDULAL HIRJIBHAI KARIA,	MR VAIBHAV A VYAS	ANIL MUKIM , IAS,	NOTICE SERVED BY DS
3620	MCA/584/2015	10/03/2015	MAHESHBHAI PRABHUDAS GARACHH,	MR KRUNAL D PANDYA,HCLS COMMITTEE	GUJARAT HOUSING BOARD THRO EXECUTIVE ENGINEER DIVISION NO,GUJARAT HOUSING BOARD	
3621	MCA/606/2015	23/04/2015	KISHAN REFRACTORIES PVT LTD. (ERSTWHILE MADHU REFRACTORIES PVT LTD),	MR SP MAJMUDAR	STATE OF GUJARAT,M.S.PATEL, COLLECTOR,T.NATARAJAN - COMMISSIONER,R.H.DATARLIYA - SECTION OFFICER	GOVERNMENT PLEADER
3622	MCA/620/2015	30/04/2015	NARENDRA KANTILAL PARMAR,	(MR JS BRAHMBHATT)	GAURANGBHAI ODHAVJI SHAH,	MR HARDIK C RAWAL
3623	MCA/637/2015	06/05/2015	NARVATBHAI RAMABHAI DODIYAR,AKHMABHAI ARJANBHAI MAKWANA,SARJANBHAI RAMABHAI PARMAR,SOMABHAI NANABHAI MAKWANA,RATILAL CHHATRABHAI PARMAR,NATHABHAI MANABHAI BARIA,SHANTILAL MAYJIBHAI PARMAR,RAMANBHAI BHULABHAI PARMAR,GOPALBHAI PUNABHAI BARIA,KALUBHAI MANILAL CHAUHAN,SHANKARBHAI DHIRABHAI TAVIYAD,HARESHBHAI LALJIBHAI DINDOD,PRATAPBHAI RAMABHAI DODIYAR,JAYSINGBHAI VIRABHAI DAMOR,BHARATBHAI VIRABHAI DAMOR,MANSINGBHAI NANABHAI RAJAT,SOMABHAI DHIRABHAI TAVIYAD,TITABHAI NATHABHAI KHANT,RAMESHBHAI CHADABHAI PARMAR (PATEL),DIPABHAI MANGALBHAI PARMAR,SAJJANBHAI AJITSINH THAKORE,PRABHATBHAI SANKALBHAI PATELIYA,KALYANSINH SHANSINH THAKORE,DHULABHAI JENABHAI BARIA,SWARUPSINH KHATUSINH THAKORE,RAMANBHAI DABHAI BARIA,RANGIT GULABBHAI BARIA,DABHAI CHANDUBHAI PAGI,LAXMANBHAI JIVABHAI PATELIYA,PRATAPBHAI PUNABHAI SOLANKI,VIKRAMBHAI FATA SOLANKI	MS KIRAN D PANDEY,MR UT MISHRA	C N PANDEY,	GOVERNMENT PLEADER,NOTICE SERVED
3624	MCA/641/2015	06/06/2016	YOGESH S MEHTA,	MR BHARGAV HASURKAR	COMMISSIONER OF HIGHER EDUCATION,DHIREN D. PANDYA, SAURASHTRA UNIVERSITY,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AR THACKER

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3625	MCA/651/2015	30/04/2015	RANCHHODBHAI SHIVABHAI PATEL,	MR UT MISHRA	KUMPAVATBHAI OR HIS SUCCESSOR IN OFFICE,,	MR DILIP L KANOJIYA
3626	MCA/653/2015	23/04/2015	DESAI MOTIBHAI GANDABHAI,	MS ASHLESHA M PATEL	STATE OF GUJARAT,H D SHAILER,PANKAJ JOSHI,K M BHIMJIYANI,K A WAGHELA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR PINAKIN M RAVAL
3627	MCA/654/2015	29/10/2015	RAMBHAI MEGHRAJ GADHVI,	MR PREMAL S RACHH	SUNILBHAI RANCHHODBHAI PATEL,YOGESHCHANDRA J PARMAR	MR HS MUNSHAW
3628	MCA/663/2015	01/04/2015	CHAVDA RAKESHKUMAR CHATURBHAI,	MR VIJAY H NANGESH	STATE OF GUJARAT,BABUBHA VELUBHA ZALA,GAUTAMBHAI G JASANI,PANNABEN MOMAIYA	
3629	MCA/664/2015	07/05/2015	SHAILESHBHAI NARENDRAGIRI GOSWAMI,	MR VAIBHAV A VYAS	SANDHYA BHULLAR , IAS,	GOVERNMENT PLEADER
3630	MCA/666/2015	19/06/2015	LEGAL HEIRS OF DECEASED RANCHHODBHAI SHANABHAI PATEL,DHIRAJBEN WD/O RANCHHODBHAI SHANABHAI PATEL,DHARMISHTABEN RANCHHODBHAI PATEL,KANUBHAI RANCHOODBHAI PATEL THROUGH HIS LEGAL HEIRS,KANTABEN WD/O KANUBHAI RANCHHODBHAI PATEL,MAYURBHAI KANUBHAI PATEL,JIGNESHKUMAR KANUBHAI PATEL,MANIBHAI SHANABHAI PATEL DECEASED THROUGH LEGAL HEIRS,SAVITABEN WD/O MANIBHAI SHANABHAI PATEL,NAGINBHAI MANIBHAI PATEL,PRAVINBHAI MANIBHAI PATEL,RASIKBHAI MANIBHAI PATEL,KAILASHBEN D/O MANIBHAI SHANABHAI PATEL,SHANTILAL SHANABHAI PATEL,RAVJIBHAI SHANABHAI PATEL THROUGH LEGAL HEIRS,SUDHABEN WD/O RAVJIBHAI SHANABHAI PATEL,DHARMENDRAKUMAR RAVJIBHAI PATEL,ALKABEN D/O RAVJIBHAI SHANABHAI PATEL,NARMADABEN D/O SHANABHAI GALABBHAI	MR SATYAM Y CHHAYA	STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY COLLECTOR (PRANT OFFICER),MAMLATDAR, VADODARA,COMPETENT AUTHORITY AND DEPUTY COLLECTOR (LR),OFFICE OF URBAN LAND CEILING	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
3631	MCA/667/2015	03/12/2018	JASMINABEN AASHISHBHAI BHAGAT,	MR JIGNESH L HAJARE	AASHISH ARJUNDAS BHAGAT,	RULE UNSERVED
3632	MCA/679/2015	06/05/2015	RAMBHAI RATABHAI CHAUHAN,	MR RA PATEL	DHAVALKUMAR PATEL - THE COLLECTOR - ANAND,	GOVERNMENT PLEADER
3633	MCA/682/2015	11/08/2015	SAPNA AJITSINH THAKOR,	MR. DHAVAL G BAROT	AJITSINH KARSANBHAI THAKOR,	T K GURNANI
3634	MCA/684/2015	07/05/2015	RATHOD HEMESHKUMAR BHARATSINH,PATEL KIRTIBHAI SHANKARBHAI	MS VIDITA D JAYSWAL	ANIL MUKIM,D J PANDIYAN,POONAMCHAND PARMAR,J P GUPTA,DEEPAK SHAH,O P KANNAR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3635	MCA/685/2015	07/05/2015	TRIVEDI JAIMIN INDUPRASAD,	MS VIDITA D JAYSWAL	ANIL MUKIM,D J PANDIYAN,POONAMCHAND PARMAR,J P GUPTA,DEEPAK SHAH,O P KANNAR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3636	MCA/690/2015	02/12/2015	RAMESH AMBALAL PARMAR,CHINUBHAI NARAN NADIYA,AHIR MAGANBHAI JETHABHAI,AHIR KAMLABEN AMBALAL,PARSOTAM PUJABHAI PARMAR,AMRUT MOHAN PARMAR	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT - THROUGH G R ALORIA - SECRETARY,MAMLATDAR,RAJKUMAR BENIVAL - COMPETENT AUTHORITY AND ADDITIONAL COLLECTOR,D THARA - COMMISSIONER	GOVERNMENT PLEADER,MR SATYAM Y CHHAYA
3637	MCA/696/2015	07/05/2015	AMITKUMAR LALJIBHAI JOSHI,SATISH ASHOKBHAI PATNI,RASIK MEGHJIBHAI BAGADA	MS VIDITA D JAYSWAL	ANIL MUKIM,D J PANDIYAN,POONAMCHAND PARMAR,J P GUPTA,DEEPAK SHAH,V H PATHAK,T K SONI	NOTICE SERVED,MR HS MUNSHAW
3638	MCA/697/2015	20/04/2015	MEENABEN W/O PIYUSHBHAI LIMBACHIYA,	HCLS COMMITTEE,MR VINOD M GAMARA	PIYUSHBHAI RAMESHBHAI LIMBACHIYA,	
3639	MCA/702/2015	27/03/2015	SHANTILAL BADARMAL JAIN,	MR KK TRIVEDI	JAYESH RAMANLAL KAPADIYA,THE COLLECTOR-SURAT,STATE OF GUJARAT	
3640	MCA/703/2015	07/05/2015	DEVJIBHAI VALJIBHAI SONGARA,	MR KUNAL S SHAH	PASCHIM GUJARAT VIJ COMPANY LTD,PASCHIM GUJARAT VIJ COMPANY LTD,HARJIBHAI VALJIBHAI	NOTICE NOT RECD BACK,MR PREMAL R JOSHI,MR VILAS G GOSWAMY,HCLS COMMITTEE

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3641	MCA/717/2015	06/05/2015	RAMSINHBHAI GANESHBHAI SOLANKI (RAJPUT),	MR NASIR SAIYED	STATE OF GUJARAT,CHIEF ADMINISTRATIVE / EXECUTIVE OFFICER (WASMO),CHANDRAKANT P BHAVSAR, EXECUTIVE ENGINEER,DILIPBHAI RANA, COLLECTOR - BANASKANTHA,KANTIBHAI MANILAL JOSHI, TALUKA DEVELOPMENT OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR HS MUNSHAW
3642	MCA/721/2015	30/04/2015	LAXMANSINH PUJAJI,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	RAM NIVAS BENIVAS - IAS,MAMTA PRAJAPATI - MAMLATDAR,B G DABHI - CIRCLE INSPECTOR	DS AFF.NOT FILED (N)
3643	MCA/728/2015	11/06/2015	RANJITJI LAXMANJI THAKOR,	MR RJ GOSWAMI	SHARAD SINGHAL , DISTRICT SUPERINTENDENT OF POLICE,	
3644	MCA/729/2015	06/05/2015	RATANBEN W/O LAXMANBHAI M PATEL,SURESHKUMAR LAXMANBHAI PATEL	MR SP MAJMUDAR,MR SHAKTI S JADEJA	DALJIBHAI PARTHIBHAI UPLANA,GUJOR CHELABHAI DALJIBHAI	MR HIMANSU M PADHYA
3645	MCA/820/2015	18/06/2015	ASHOKBHAI PRAHLADBHAI TRIVEDI,	(MR SANDEEP N BHATT)	RAVISHNAKAR OR HIS SUCCESSOR - COLLECTOR,MANOJBHAI SOLANKI	GOVERNMENT PLEADER,NOTICE SERVED,MR MEHUL H RATHOD
3646	MCA/823/2015	24/03/2015	SATYAKAM PRAMATHA BASU,	MR INDRAVADAN PARMAR	PURNIMA ESTATE PVT LTD,GPT STEEL INDUSTRIES LTD,GPT STEEL INDUSTRIES LTD,GPT STEEL INDUSTRIES LTD,GPT STEEL INDUSTRIES LTD,GPT STEEL INDUSTRIES LTD,GPT STEEL INDUSTRIES LTD,RAJAN AMRITLAL PARIKH,BHARAT AMRITLAL PARIKH,AJAY LAL,H M P SINGH,MADAN GOPAL DHAVAN,ANIL H BHAMBHANI,STATE OF GUJARAT	
3647	MCA/836/2015	30/07/2015	PATEL CHANDUBHAI DAHYABHAI,	MR MAULIK R SHAH	RITABEN J PATEL,	MR PINAKIN M RAVAL
3648	MCA/838/2015	16/04/2015	SHABANABEN FAIZALKHAN PATHAN,	MR. VISHAL P THAKKER	ANJALI FIBER THROUGH GOVINDSINH SARDARSINH GOHIL,BANCHHANIDHI,T J VYAS	
3649	MCA/848/2015	07/05/2015	THAKOR VITTHALJI BABUJI,	MR MP PRAJAPATI	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,PRESIDING OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3650	MCA/855/2015	07/04/2015	SHWETABEN JAGDISHBHAI DARJI,	MR. AKASH R PATEL	NAVINBHAI JETSIBHAI MALI,STATE OF GUJARAT	
3651	MCA/856/2015	18/12/2015	MAHESHBHAI CHAGANBHAI PATEL,	MR NILESH A PANDYA	JARIN NAUSHIR DALAL D/O JALAMBHAI RUSTAMJI,RUZVELT NAUSHIR DALAL,ROSHNI NAUSHIR DALAL,ISMAILSHA RAJABSHA DIVAN,MAHAMMADSOAB MOHD. ILLIYAS SHAIKH,USMANBHAI HAJIBHAI GHANCHI,NILESHBHAI JASBHAI PATEL,ASHOKBHAI UMEDBHAI PATEL,NAVINBHAI JASHBHAI PATEL (HUF),LATABEN RAJESHBHAI PATEL,SATTARBHAI ADAMBHAI GHANIWALA,REHANABEN USMANBHAI GHANCHI	NOTICE SERVED BY DS,RULE SERVED,MR BAIJU JOSHI,MR SP MAJMUDAR,MR. ZALAK B PIPALIA
3652	MCA/857/2015	11/06/2015	RAMBHAI RUDABHAI KARAMATA,	MR KETAN D SHAH	B.M.RAVAL, CHIEF OFFICER,	MR MURALI N DEVNANI
3653	MCA/859/2015	15/04/2015	HEMAL W/O PRIYANK HARKANTBHAI BHATT AND D/O DIPAKBHAI D DHARADEV,	MR GAURAV CHUDASAMA	PRIYANK HARKANTBHAI BHATT,	
3654	MCA/861/2015	23/04/2015	GOSWAMI PRATAPGAR JETHIGAR,VASANT MULJIBHAI PATEL,MEHBUB AL HAJAM,PIYUSH NATHABHAI VAGHELA,SHRAVAN RAJNATH SOLANKI,DINESH MULJIBHAI RAHTOD,HANSHRAJ MITHUBHAI VANAD,PREMJI MADANBHAI VAGHELA	(MR PRANAV S DAVE),MR SHIVANG M SHAH	STATE OF GUJARAT,PANKAJKUMAR PANDEY - NATIONAL RURAL HEALTH MISSION / MOBILE UNIT,ARUNKUMAR KURMI	NOTICE SERVED BY DS,MR HS MUNSHAW
3655	MCA/866/2015	25/09/2019	SONALBEN HARSHADBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SANDIPKUMAR RAJNIKANT PATEL,	

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3656	MCA/869/2015	17/07/2015	PATEL BHARATKUMAR PRAHLADBHAI,PATEL RAMESHKUMAR PRAHLADBHAI	MR ASHOK V BHAVSAR	STATE OF GUJARAT,VIVEK P. KAPADIA, M.D. GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION LTD.,HIRABHAI VALABHAI PATEL - INCHARGE DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR DG CHAUHAN,RONAK D CHAUHAN
3657	MCA/878/2015	08/05/2015	RAMESHBHAI MANILAL PATEL,	MR AN PATEL,MS.TRUPTI N PATEL	SPECIAL LAND ACQUISITION OFFICER - KANTIBHAI DHANJIBHAI ASARI,GENERAL MANAGER - ONGC	,GOVERNMENT PLEADER
3658	MCA/879/2015	31/03/2015	PATEL AMBALAL JOITARAM,	MR AN PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	
3659	MCA/882/2015	11/06/2015	RAMESHBHAI THAKORBHAI PATEL,	MR NIRAV C SANGHAVI	STATE OF GUJARAT,RAKESHBHAI ASTHANA,SHIVBRAD G RANA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3660	MCA/894/2015	01/04/2015	GRE ELECTRONICS PVT LTD,	MR JEET J BHATT	JAGDISHBHAI TRIBHOVANDAS AKHANI,RAJUBHAI NAVINBHAI PANDYA	
3661	MCA/897/2015	03/08/2015	CHHAYA BABBAN PATIL D/O JAGANNATH PATIL,	MR ANVESH V VYAS	BABBAN RAJDHAR PATIL,	NOTICE SERVED
3662	MCA/913/2015	12/08/2015	PRAKASHBA SANJAYSINH WALA,	MR LIYAKAT I MEHTA	SANJAYSINH BHARTSINH WALA,	NOTICE SERVED
3663	MCA/923/2015	09/07/2015	PWD EMPLOYEES UNION,	MS VIDHI J BHATT	S J DESAI - SECRETARY,	GOVERNMENT PLEADER
3664	MCA/935/2015	07/05/2015	PATEL BHAGWANBHAI PUJABHAI,PATEL BAKULKUMAR KHEMCHANDBHAI,PATEL RAJENDRAKUMAR SHIVRAMBHAI,PATEL KAVESHBHAI JESANGBHAI,SONI GAURANG RAMANIKLAL,PATEL MUKESHBHAI CHIMANLAL,PATEL SHIRISHKUMAR KANTILAL,MODI PRAVINBHAI KANTILAL,DABHI SANJAYBHAI BHAGATSINH,PATEL BHARATKUMAR JOITARAM,PATEL JITENDRAKUMAR SHANTILAL	MR NK MAJMUDAR	STATE OF GUJARAT,SECRETARY -ARUNKUMAR M SOLANKI,SECRETARY- J N SINGH,SECRETARY - ANIL MUKIM	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3665	MCA/936/2015	09/07/2015	PWD EMPLOYEES UNION,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI - SECRETARY,	GOVERNMENT PLEADER
3666	MCA/937/2015	09/07/2015	PWD EMPLOYEES UNION,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI - SECRETARY,	GOVERNMENT PLEADER
3667	MCA/938/2015	09/07/2015	PWD EMPLOYEES UNION,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI - SECRETARY,	GOVERNMENT PLEADER
3668	MCA/939/2015	09/07/2015	PWD EMPLOYEES UNION,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI - SECRETARY,	GOVERNMENT PLEADER
3669	MCA/940/2015	09/07/2015	PWD EMPLOYEES UNION,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI - SECRETARY,	GOVERNMENT PLEADER
3670	MCA/942/2015	08/07/2015	SHANTABEN JASHUBHAI PATEL,	MS TEJAL K SHAH	DINESHBHAI JASHUBHAI PATEL,	REFUSED SERVED (N)(10)
3671	MCA/945/2015	06/04/2015	BAI KUSUMBEN WD/O JEKISHANDAS GORDHANBHAI,MANHARBHAI JEKISHANDAS AND GANDABHAI PATEL,PARESHBHAI JEKISHANDAS AND GANDABHAI PATEL	MR DIGANT B KAKKAD	STATE OF GUJARAT,MOHANLAL N PARGHI,RAGHAVBHAI K MAYANI,RAMESHBHAI VENILAL DALAL,NIRANJANBHAI VENILAL DALAL,MAGANBHAI MOHANBHAI PATEL	
3672	MCA/946/2015	05/01/2016	BHANJI GOPAL KARCHHAD,	MR ARPIT P PATEL	GOVINDBHAI PATEL , STATE OF GUJARAT,RAM RATAN LALA , DEPUTY CONSERVATOR OF FOREST (WESTERN CIRCLE GIR)	GOVERNMENT PLEADER
3673	MCA/947/2015	01/05/2015	NITIN AMRUTLAL SOLANKI,	(MR RD RAVAL)	MUNICIPAL COMMISSIONER, H S PATEL,K S MENAT , DY. MUNICIPAL COMMISSIONER (A),CHINTAN DESAI, MUNICIPAL SECRETARY,,VADODARA MAHANAGAR SEVA SADAN,JIGNESH VASANTKUMAR GOHIL, ASST. MUNICIPAL COMMISSIONER,	
3674	MCA/948/2015	06/07/2015	MEHULBHAI BIPINBHAI TAMBOLI,	MR DIPAN DESAI,(MR PRANAV S TRIVEDI)	JULIBEN MEHUL TAMBOLI,RAJUBHAI JAGJIVAN DAVE	

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3675	MCA/949/2015	20/07/2015	GANGABEN KANTIBHAI CHAVDA,	MS. SHIVANGI M RANA	STATE OF GUJARAT,SUPERINTENDENT ENGINEER-HIMMATLAL B PANDYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3676	MCA/957/2015	23/06/2015	HUSAINBHAI YAKUBBHAI MARU,	MR KUNAL S SHAH	RAJKUMAR BENIWAL - COLLECTOR - AHMEDABAD,R R THAKKAR,N I PATEL - DIRECTOR,J N SINGH - SECRETARY	
3677	MCA/960/2015	07/05/2015	SBS ORGANICS PVT LTD,	MRS NISHA M PARIKH	AXIS BANK LTD,SHREE GANESH PIGMENTS LTD,REGISTRAR - VILAS KANE	DS AFF.NOT FILED (N),MR ANIP A GANDHI,MR PY DIVYESHVAR,MR DEVANG VYAS
3678	MCA/969/2015	24/04/2015	ASSOCIATED HOTELS PVT. LTD.,ARSHAD YASIN PATEL, DIRECTOR OF ASSOCIATED HOTELS PVT. LTD.	MR AJAY R MEHTA	BIBHUTI BHUSHAN DASH,	NOTICE SERVED BY DS
3679	MCA/970/2015	08/04/2015	BALKISHAN LALITAPRASAD PANDIT,	MS. KRUTI M SHAH	STATE OF GUJARAT,H S PATEL - MUNICIPAL COMMISSIONER,TOWN PLANNING OFFICER,TOWN PLANNING OFFICER,MANUBHAI VASAVA - ENCROACHMENT REMOVAL OFFICER	
3680	MCA/975/2015	29/06/2015	KAMDAR HIT RAKSHAK UNION,	MR UT MISHRA	BINIT RAJNIKANT JOSHI,LAXMANBHAI PANCHAL	NOTICE SERVED,MR JK PARMAR
3681	MCA/976/2015	23/07/2015	VANRAJ NAGJIBHAI CHUDASMA,	MS HARSHAL N PANDYA	A.K.RAKESH, IAS, VICE CHAIRMAN AND CHIEF EXECUTIVE OFFICE,	MS SEJAL K MANDAVIA
3682	MCA/979/2015	09/04/2015	RAMESHCHANDRA ISHWARLAL MUMBAIWALA,	MR. ALKESH N SHAH	STATE OF GUJARAT THROUGH SECRETARY,EXECUTIVE ENGINEER - JAGDISH SUKANJI GAMIT	
3683	MCA/982/2015	09/04/2015	AMIT SHIVAPRASAD MUZUMDAR,	MR PADMRAJ K JADEJA	BHAVANABEN W/O AMIT SHIVAPRASAD MUZUMDAR,	
3684	MCA/1011/2015	07/05/2015	MAHENDRAKUMAR BHAVANISHANKAR MEHTA,	(MR BIREN A VAISHNAV)	ATANU CHAKRABORTY (IAS),VIKRAMSINH MULSINH RATHORE,MAHENDRA MOHNA DHARIKAR	GOVERNMENT PLEADER
3685	MCA/1015/2015	08/07/2015	SAIYED SALIMMIYA RASULMIYA,	MR MAHMOOD A MADNI	H S PATEL,VASANT K SINGAL	MR MAULIK G NANAVATI
3686	MCA/1024/2015	05/08/2015	PRIYANKA NISHANTBHIA RAJYAGURU (D/O PIYUSHBHAI RAMESHWARBHAI RAVAL),	MR AB GATESHANIYA	NISHANT SURESHBHAI RAJYAGURU,	MR ASHISH M DAGLI
3687	MCA/1026/2015	26/06/2015	ILABA JAYSINH ATALIYA,JAYSINH SARDARSINH ATALIYA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	VARESH SINHA - IAS,MAHESH JOSHI - SECRETARY,DINDOL - DEPUTY COLLECTOR AND ELECTION OFFICER	GOVERNMENT PLEADER,MS ROOPAL R PATEL
3688	MCA/1033/2015	16/04/2015	P M SOUMIA PRAKASH,	MR CK DIVAKARAN	SHALIMAR PAINTS LIMITED,CHIEF EXECUTIVE OFFICER	
3689	MCA/1034/2015	26/06/2015	PANKAJKUMAR RATILAL PATEL,	DHRUVIK K PATEL	AMBICA CRANES PVT. LTD.,PRAVINBHAI SHANKARLAL PATEL,VISHALKUMAR PRAVINBHAI PATEL,PRAVINABEN PRAVINBHAI PATEL	SHRIKAR H BHATT
3690	MCA/1035/2015	02/11/2015	PARESHKUMAR LABHSHANKER BHATT,	MR TR MISHRA	DISTRICT DEVELOPMENT OFFICER,DISTRICT AYURVEDIC OFFICER,DISTRICT DEVELOPMENT OFFICER - AMRELI,ANILBHAI B RAMANUJ	MR HS MUNSHAW
3691	MCA/1044/2015	21/04/2015	ABDULGANI USMANSHAH KURESHI,	(MR KAMLESH B MEHTA),JIGER K MEHTA	B N KARIYA,ILESH VORA - PRINCIPAL SECRETARY	
3692	MCA/1049/2015	18/06/2015	RABARI MANGABHAI DEVABHAI,	MR AR THACKER	H. K. DAS, IAS., OR HIS SUCESSOR IN HIS OFFICE,U.D. SINGH, OR HIS SUCESSOR IN HIS OFFICE,R.A. VYAS, OR HIS SUCESSOR IN HIS OFFICE,RANA SAHEB, OR HIS SUCESSOR IN HIS OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
3693	MCA/1065/2015	22/04/2015	GIRISH JAYANTILAL SHAH,	MR P P MAJMUDAR	STATE OF GUJARAT,RAGHBENRA VATS DIST. SUPERITENDENT OF POLICE,P R RATHOD -TOWN POLICE INSPECTOR	,GOVERNMENT PLEADER
3694	MCA/1066/2015	04/08/2015	GUJARAT RAJYA ASHRAMSHALA KARMACHARI SANGH,	(MR MAHENDRA K PATEL)	R C MEENA,M S DAGUR-SECRETARY,J N SINH-SECRETARY	GOVERNMENT PLEADER

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3695	MCA/1073/2015	11/06/2015	CHANDRAKANT MATHURDAS KOTHARI,	MR AR THACKER	P N JAIN OR HIS SUCCESSOR IN OFFICE,P.J.BHAGDEV OR HIS SUCCESSOR - SUPERINTENDING ENGINEER,M.P.TRIVEDI OR HIS SUCCESSOR - EXECUTIVE ENGINEER,B.J.SHAMBHALA OR HIS SUCCESSOR - EXECUTIVE ENGINEER,J.N.HATHI - DIRECTOR,R.K.GOHEL - LOCAL FUND TREASURY OFFICE	GOVERNMENT PLEADER
3696	MCA/1075/2015	18/06/2015	RANJANBEN HEMATLAL JOSHI,HEMATLAL CHHAGANLAL JOSHI	MR MEHUL S SHAH,MR VISHAL C MEHTA	VIJAY NEHRA (I.A.S.) COMMISSIONER,	MR NISHANT LALAKIYA
3697	MCA/1078/2015	06/10/2015	BHUPENDRA VALLABHDAS CHUDASAMA,	(MR BIREN A VAISHNAV)	MUKESH PURI IAS PRINCIPAL SECRETARY,A J SHAH (INCHARGE) COMMISSIONER OF HIGHER EDUCATION	GOVERNMENT PLEADER
3698	MCA/1089/2015	06/05/2015	SUO- MOTO,	SUO MOTU	DHARMISTHABEN JAYANTILAL PATEL,	MR CHIRAG B PATEL
3699	MCA/1090/2015	07/05/2015	ANILKUMAR BHAVANISHANKAR MEHTA,	(MR BIREN A VAISHNAV)	ATANU CHAKRABORTY (IAS),VIKRAMSINH MULSINH RATHORE,MAHENDRA MOHNA DHARIKAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3700	MCA/1094/2015	11/06/2015	PATEL ASHOKKUMAR KANTIBHAI,	MR AN PATEL,MS.TRUPTI N PATEL	OIL AND NATURAL GAS CORPORATION LTD,	MR RITURAJ M MEENA
3701	MCA/1096/2015	11/06/2015	SIDDHARTH KANUBHAI THAKORE,	MR UT MISHRA	VIJAYSING THAKUR OR HIS SUCCESSOR IN OFFICE,	MS E.SHAILAJA
3702	MCA/1100/2015	11/06/2015	PARMAR SURESHKUMAR BHALJIBHAI,	MR HR PRAJAPATI	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,COMMISSIONER OF HEALTH MEDICAL SERVICES,GUJARAT PANCHAYAT SERVICES SELECTION BOARD,CHIEF DISTRICT HEALTH OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3703	MCA/1108/2015	11/06/2015	NIYATI VITHALBHAI RATHOD,	(MR AS SUPEHIA)	L N JETHVA , IN CHARGE , SUPERINTENDENT OF POLICE,	GOVERNMENT PLEADER,NOTICE SERVED

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3704	MCA/1119/2015	07/10/2015	DILIPBHAI RAMANBHAI PATEL,SUENDRA RAMBHAI PATEL,AMBALAL MOHANBHAI PATEL,BALKRISHNA VALLABHDAS SHAH,ASHWIN MADHUSUDAN PANDYA,MAHESHBHAI HIRALAL PATEL,MADHUSUDAN JESANGBHAI RAO,CHANDUBHAI KALIDAS RAVAT,CHIMANLAL MANILAL PATEL,NAVALKISHOR NEKRAM SHARMA,BHARAT RANCHHODBHAI PATEL,RAMABHAI AMBARAM SOLANKI,RAVJIBHAI RAMABHAI PATEL,PANKAJKUMAR KANTILAL MAKWANA,LIQUATALI P SUMRA,GIRISH AMRUTLAL PATEL,MUKUND JAYANTILAL TRIVEDI,KIRIT VINODRAY TRIVEDI,NARESH RAMANLAL SHAH,RAJENDRAKUMAR AMRUTLAL GAJJAR,SANTOSHKUMAR SOMNATH TRIVEDI,MAHENDRAKUMAR PRAGJIBHAI MACWAN,BHARATBHAI HEMABHAI PATEL,JETHLAL SOMABHAI PATEL,BHARATKUMAR JIVANBHAI VAGHELA,KAMLESHBHAI DASHRATHBHAI TAILOR,NALINKUMAR NATWARLAL PANCHAL,ASHOK CHATURBHAI PATEL,GHANSHYAM HARJIVANDAS KANJERIA,BUDHAJI MANGAJI ZALA,NARENDRA RAMANLAL KHATRI,ISHWARBHAI BHAMABHAI PRAJAPATI,RAMANLAL KANJIBHAI KADIYA,RAFIQ MOHMADALI ANSARI,MANUBHAI NAGJIBHAI SOLANKI,KHUSALBHAI KUBERBHAI PARMAR,JAYANTILAL KACHRABHAI PARMAR,JIVANBHAI VALLABHBHAI PANKHENIYA,PARSHOTTAMBHAI NAGJIBHAI PRAJAPATI,PRADIP RASIKLAL RAVAL,KANTILAL KHEMABHAI VAGHELA,RAMANSINH BABUSINH PARMAR,HARENDRABHAI NATWARLAL BHATT,JAGDISHBHAI VADILAL DARJI,KAMLESHBHA RASIKLAL TRIVEDI,MAHESH CHANDULAL DAVE,DINESHBHAI ISHWARBHAI PATEL,JAYENDRABHAI BECHARLAL VYAS,ASHWINBHAI N DAVE,PRAFULCHANDRA CHAMPAKLAL MODI	MR HEMAL K ACHARYA	D. THARA , MUNI. COMMISSIONER,	MR SATYAM Y CHHAYA
3705	MCA/1120/2015	07/10/2015	BALDEVBHAI MAGANBHAI PATEL,GHANSHYAMBHAI MOHANBHAI PATEL,NATVARLAL VIRSINHBHAI JADHAV,MRUGAN RANJANKUMAR ACHRYA,GANPATBHAI RATNABHAI SOLANKI,SHAIKH MOHMADAYAZ CHANDAMIYA,ZAFRULLAKHAN A MUNSHI,NARANSING P RAJPUT,NARENDRA RATILAL GANDHI,JAYESH ISHWARBHAI CHAUHAN,AMRITBHAI SANKALCHAND SHRIMALI,DILIP TRIKAMLAL SOLANKI,BABUBHAI PARSHOTTAMDAS RAVAL,MANUBHAI DALSUKHRAM PANCHAL	MR HEMAL K ACHARYA	D.THARA , MUNI. COMMISSIONER,	
3706	MCA/1127/2015	18/06/2015	CHAUDHARY JAYESHKUMAR VALJIBHAI,	MR DIPAN DESAI	STATE OF GUJARAT,COMMISSIONER OF SCHOOLS - MUKESH KUMAR	RULE SERVED BY DS
3707	MCA/1130/2015	24/07/2015	JAHANGIR SAVAYKHAN PATHAN,RAIJIBHAI GABABHAI BARIYA,MANILAL JETHABHAI BHIL	MR PH PATHAK	H.K.DAS,RAJIVA,V.K.SAXSENA	GOVERNMENT PLEADER
3708	MCA/1133/2015	30/07/2015	BHIKHABHAI KUBHABHAI SINDHAV,	MR PREMAL S RACHH	P.K.TANEJA,RAJIV SHUKLA,G.K.SINHA	GOVERNMENT PLEADER
3709	MCA/1134/2015	25/06/2015	MAGANBHAI MANCHHARAM BAROT,	RC JANI & ASSOCIATE	PRANAV PAREKH CHIEF OFFICER,RAJENDRASINH J CHAUHAN, SANITARY INSPECTOR,DIPAKBHAI G JANI, SANITARY INSPECTOR	NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
3710	MCA/1135/2015	25/06/2015	GOPICHAND TOTUMAL SINDHI,	RC JANI & ASSOCIATE	PRANAV PAREKH CHIEF OFFICER,RAJENDRASINH J CHAUHAN, SANITARY INSPECTOR,DIPAKBHAI G JANI, SANITARY INSPECTOR	DS AFF.NOT FILED (N),MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3711	MCA/1136/2015	25/06/2015	RAMJANMIYA GULAMMIYA KURESHI,	RC JANI & ASSOCIATE	PRANAV PAREKH CHIEF OFFICER,RAJENDRASINH J CHAUHAN, SANITARY INSPECTOR,DIPAKBHAI G JANI, SANITARY INSPECTOR	
3712	MCA/1137/2015	25/06/2015	KANAIYASINH SUGANSINH RAJPUT (TANWAR) AS SUGANSINH RAJPUT (TANWAR) IS EXPIRED,	RC JANI & ASSOCIATE	PRANAV PAREKH CHIEF OFFICER,RAJENDRASINH J CHAUHAN, SANITARY INSPECTOR,DIPAKBHAI G JANI, SANITARY INSPECTOR	
3713	MCA/1138/2015	25/06/2015	SHRICHANDBHAI KIMATMAL SINDHI(MEGHANI),	RC JANI & ASSOCIATE	PRANAV PAREKH - CHIEF OFFICER,RAJENDRASINH J CHAUHAN - SANITARY INSPECTOR,DIPAKBHAI G JANI- SANITARY INSPECTOR	
3714	MCA/1140/2015	25/06/2015	JITENDRAKUMAR KIMATMAL SINDHI (MEGHANI),	RC JANI & ASSOCIATE	PRANAV PAREKH - CHIEF OFFICER,RAJENDRASINH J CHAUHAN - SANITARY INSPECTOR,DIPAKBHAI G JANI- SANITARY INSPECTOR	
3715	MCA/1141/2015	25/06/2015	CHANDUBHAI JIVABHAI WAGHELA, SON AS JIVABHAI WAGHELA,	RC JANI & ASSOCIATE	PRANAV PAREKH - CHIEF OFFICER,RAJENDRASINH J CHAUHAN - SANITARY INSPECTOR,DIPAKBHAI G JANI- SANITARY INSPECTOR	
3716	MCA/1142/2015	25/06/2015	BABUSINH CHANDRASINH RAJPUT (TANWAR),	RC JANI & ASSOCIATE	PRANAV PAREKH - CHIEF OFFICER,RAJENDRASINH J CHAUHAN - SANITARY INSPECTOR,DIPAKBHAI G JANI- SANITARY INSPECTOR	
3717	MCA/1144/2015	08/07/2015	SUNITABEN W/O JIGNESHKUMAR MANUPRASAD SHAHU(JAISWAR),	MR MIG MANSURI	JIGNESHKUMAR MANUPRASAD JAISWAL,	(MR AY KOGJE),NIMISHA J PAREKH
3718	MCA/1145/2015	09/09/2015	SOLANKI SAHIL RAJESHBHAI,PATEL HARDI BHARATBHAI,PATEL JIGAR HEMANTKUMAR,SHAH APURVA RAMESHCHANDRA,MODI NAKUL CHANDRAKANT,VYAS YAGNIK VIJAYBHAI	MR PANKAJ K SONI	K J MEHTA GENERAL HOSPITAL AND COLLEGE OF MEDICAL SCIENCES,R M THAKKAR,J A PATEL (A O),MANSUKHLAL K SHAH,PURVESH M SHAH,DIKSHIT M SHAH,VARSHA D SHAH,RUCHIRANI P SHAH,SHUSHILABEN M SHAH,RAMESHCHANDRA BASANTILAL DAK,REKHABEN RAMESHCHANDRA DAK,MOHANLAL HANSRAJ SANGHVI	NOTICE SERVED BY DS,MR MRUGEN K PUROHIT,MR MITUL K SHELAT,MR JIGAR M PATEL
3719	MCA/1146/2015	25/06/2015	PRAVEEN KALIDAS PATEL,	MR VAIBHAV A VYAS	ANIL MUKIM,J P GUPTA,RAGHUVENDRA DIXIT	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
3720	MCA/1150/2015	09/09/2015	KELA SHALU PRAVINBHAI,VAGHELA SHRUNGARI NARENDRABHAI,MEHTA JOLLY VIPULBHAI	MR PANKAJ K SONI	K J MEHTA GENERAL HOSPITAL AND COLLEGE OF MEDICAL SCIENCES,R M THAKKAR,J A PATEL (A O),MANSUKHLAL K SHAH,PURVESH M SHAH,DIKSHIT M SHAH,VARSHA D SHAH,RUCHIRANI P SHAH,SHUSHILABEN M SHAH,RAMESHCHANDRA BASANTILAL DAK,REKHABEN RAMESHCHANDRA DAK,MOHANLAL HANSRAJ SANGHVI	NOTICE SERVED,NOTICE UNSERVED,MR MITUL K SHELAT,MR JIGAR M PATEL
3721	MCA/1153/2015	28/04/2015	KIRTIKUMAR BAPALAL DATANIA,	MR PRAFULL K PATHAK	MR. RAGJIBHAI S PATEL, POLICE INSPECTOR,MR. SHIVANAND JHA, POLICE COMMISSIONER	
3722	MCA/1154/2015	28/04/2015	NEHAL SHAILESHBHAI JOSHI,	(MR KANTILAL KAYASTHA)	DHARMESHKUMAR PREMSHANKAR SEVAK,	
3723	MCA/1158/2015	25/06/2015	SHIV PRASAD GUPTA,	MR PREMAL R JOSHI	UNION OF INDIA,DEVENDRA KUMAR PATHAK,RAM SEVAK	NOTICE NOT RECD BACK,NOTICE SERVED,MR NIKUNT K RAVAL
3724	MCA/1159/2015	27/04/2015	BALVANTSINH GULABSINH ZALA,	HL PATEL ADVOCATES	VITTHALBHAI DANABHAI VANKER,KISHANBHAI ISHVARBHAI SONI,BABUBHAI CHHAGABHAI PRAJAPATI,PARMAR LOMBABHAI VANKAR,KALUBHAI MAGANBHAI CHAMAR	
3725	MCA/1166/2015	28/04/2015	AMITBHAI KANJIBHAI SAKHIYA,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ	SHILPABEN BHAVESHBHAI DOBARIYA,	
3726	MCA/1168/2015	18/06/2015	NITINKUMAR KANAIYALAL SHAH,	MR UT MISHRA	ASUTOSH YASHWANT SHUKLA,	MR PRABHAKAR UPADYAY
3727	MCA/1171/2015	11/06/2015	NIKITA @ NIPA W/O CHANDRESHBHAI POTA,	MR PREMAL S RACHH	CHANDRESHBHAI AVANIKANT POTA,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3728	MCA/1172/2015	10/08/2015	DHARMISHTABEN W/O YOGESH PANDYA D/O MAHENDRABHAI REVABHAI TRIVEDI,	HCLS COMMITTEE,MR GAURAV K MEHTA	YOGESHKUMAR BHUPATBHAI PANDYA,	MR GAURANG K PATEL
3729	MCA/1173/2015	05/05/2015	LEGAL HEIR OF VIKESH JAYANTILAL PATEL,	MR ANVESH V VYAS,D S SHETH	D.H.DESAI,	
3730	MCA/1177/2015	25/06/2015	VINAYKUMAR RAMESHBHAI PATEL,	MR HARISH K BAROT	PANKAJBHAI JOSHI - DEVELOPMENT COMMISSIONER,,J C BRAHMBHATT, DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3731	MCA/1178/2015	25/06/2015	ASHWINKUMAR DHIRUBHAI GARASIA,	MR HARISH K BAROT	PANKAJBHAI JOSHI,J C BRAHMBHATT- DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3732	MCA/1183/2015	29/04/2015	RAJESHKUMAR RAMESHBHAI PATEL,JAYESH RAVJIBHAI DOBARIA,GHANSHYAMBHAI POPATBHAI HARIPARA,JAGDISH BHAGWANBHAI CHANDARANA	(MR MB GANDHI),MR CHINMAY M GANDHI	CHANCHALBEN D-O PITAMBERBHAI JEANGBHAI PATEL,MADHUBEN D-O PITAMBERBHAI JESANGBHAI PATEL,RAVISHANKER	
3733	MCA/1188/2015	18/06/2015	NARAN SAMRA KANANI (GADHAVI),	MR ISHAN MIHIR PATEL	GUJARAT ENERGY TRANSMISSION CORPORATION LTD,	MR SP HASURKAR
3734	MCA/1200/2015	09/07/2015	AKM POLYFAB PVT LTD,HMM POLYFAB PVT LTD.,SHANTAY REALITY (INDIA) LTD.	MR KK TRIVEDI	J.N. SINGH I.A.S.,V.P. PATEL I.A.S.,RAJENDRAKUMAR I.A.S.,STATE OF GUJARAT	GOVERNMENT PLEADER
3735	MCA/1211/2015	09/06/2015	VANDANABEN VIKRAMBHAI KHASIA,	MR DHRUV K DAVE	VIKRAM JILUBHAI KHASIA,	
3736	MCA/1212/2015	21/07/2015	MOHINIBA RAJENDRASINH PARMAR,YASHRAJ RAJENDRASINH PARMAR	MS TANUJA N KACHCHHI	RAJENDRASINH CHHATRASINH PARMAR,	SERVED BY AFFIX(N)
3737	MCA/1213/2015	19/06/2015	RAKESHKUMAR SHARMA,	MR PH PATHAK	UDAY SHUKLA,UDAY RAJSINGH	NOTICE SERVED BY DS,MR RAMNANDAN SINGH
3738	MCA/1214/2015	29/06/2015	SHANKAR GIMBA GAMIT,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI - STATE OF GUJARAT,TUSHARBHAI M DHOLAKIA - SUPERINTENDING ENGINEER,SHAILESH KUMAR AMRATLAL VAHIA - EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
3739	MCA/1215/2015	18/06/2015	VISHNUBHAI GOPALDAS VAIDH,NAVINCHANDRA LAXMANBHAI SOLANKI,MAHAVIRSINH GHUMANSINH ZALA,UPENDRASINH CHANDRASINH RAYJADA,RAGHUVIRSINH MOKAMSINH CHAVDA,KALYANSINH JIVATSINH VANSH,MAHENDRASINH BHIKHUSINH VIHOLA,NARESHKUMAR DILIPBHAI SHAH,KEVALSINH ANUPSINH VAGHELA,DIVANSINH BAHADURSINH PARMAR,BHARATSINH HIMMATSINH CHAMPAVAT,SUNILSINH JAYVIRSINH PARMAR,HARSHADSINH RAMSINH RATHOD,SURENDRASINH JAGDEVSINH JHAKHAD,MAHIPATSINH UDESINH CHAUHAN,KRUSHNAKUMAR GOVINDSINH GOHIL,JITENDRASINH MOTISINH SISODIYA,GHANSHYAMSINH DILAVARSINH CHAVDA,SANJAYKUMAR RAMJIBHAI PATANI,RAJUBHAI SOMABHAI PATANI,NARAYANSINH BHAVANSINH VAGHELA,RATHOD HARENDRASINH PRAVINSINH	MR HEMANG M SHAH	P C THAKUR,SHIVANAND JHA,SUJATA MAJMUDAR	
3740	MCA/1227/2015	19/06/2015	GUJARAT RAJYA ARDHA SARKARI AUDHYOGIK KARMACHARI SANGH,TADVI BHUDHABHAI BALUBHAI,BARIA CHHAGANBHAI AMIRBHAI,BARIA RAMESHBHAI CHIMANBHAI,SANKARBHAI MAGANBHAI TADVI,KANTIBHAI GABABHAI BARIA,TADVI MANUBHAI BHOLABHAI,BARIA SUKABHAI MOHANBHAI	MR PH PATHAK	H.K.DAS,RAJIVA,V.K.SAXSENA	GOVERNMENT PLEADER
3741	MCA/1236/2015	23/07/2015	MANJULABEN NATHALAL VALA W/O NATHALAL VALA,	MR PH PATHAK	ANIL KUMAR SHRIVASTAV,P K DHOR - GENERAL MANAGER OR HIS SUCCESSOR AT OFFICE,B J KANJARIA - SUB DIVISIONAL OFFICER	MS ROOPAL R PATEL
3742	MCA/1239/2015	23/07/2015	NEHALBHAI MAHESHBHAI GHELANI,	MR ANKIT B PANDYA	K D KHAMBHLA,	GOVERNMENT PLEADER

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3743	MCA/1259/2015	30/06/2015	RAJBIR SINGH S/O ATIRAJ SINGH, EX HEAD CONSTABLE, 800688584,	MR KB PUJARA	DIRECTOR GENERAL, CENTRAL RESERVE POLICE FORCE,INSPECTOR GENERAL OF POLICE WESTERN SECTOR, CRPF,M.K.THOMAS JOBOR HIS SUCCESSOR IN OFFICE,COMMANDING OFFICER,UNION OF INDIA NOTICE TO THE SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED,MR NIKUNT K RAVAL
3744	MCA/1264/2015	08/06/2015	PRAKASH VITTHALBHAI HARIJAN,	K M CHAVAN	CHIEF OFFICER,LABOUR COMMISSIONER	
3745	MCA/1265/2015	08/06/2015	ARUNABEN DHIRAJBHAI SOLANKI,	K M CHAVAN	CHIEF OFFICER,LABOUR COMMISSIONER OF ANAND	
3746	MCA/1276/2015	16/02/2016	NITABEN W/O MAHENDRABHAI H PATEL D/O HIRALAL N PATEL,	MR PARESH A. PATEL	PATEL MAHENDRABHAI HARIBHAI,	MR SURESH B BHATT
3747	MCA/1286/2015	24/06/2015	DHAVAL DEVSHANKAR JOSHI,VIPULKUMAR RATILAL DODIYA	MR KB PUJARA	SANJAY PRASAD, IAS,,JAYANTI RAVI , IAS,A M MALVADE,PRAKASHKUMAR RAMANLAL PATEL,VIKRAMKUMAR VASUDEVBHAI JOSHI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3748	MCA/1287/2015	01/07/2015	DINESH SINH VIKRAM SINH JADEJA,	MR NARENDRA L JAIN	MAHENDRA S PATEL - THE COLLECTOR,	NOTICE SERVED BY DS
3749	MCA/1293/2015	09/07/2015	GOPAL NARAIN BUZAD,	MR NARENDRA L JAIN	CHIEF ENGINEER (O AND M) - A.G. PUJARA,	MR DIPAK R DAVE
3750	MCA/1300/2015	21/08/2015	JASUBEN D/O HAMIRBHAI GOJIYA AND W/O VISHALBHAI VIJAYBHAI BANDHIYA,	MR MANRAJ A BAROT	VISHALBHAI VIJAYBHAI BANDHIYA,	MS MAMTA R VYAS
3751	MCA/1301/2015	16/07/2015	ASHOK SHANTILAL SANGHVI SON OF SHANTILAL H SANGHVI,	MR MS RAO	ALOK RAWAT OR HIS SUCCESSOR IN OFFICE,,PADMA T. PRINCIPAL REGISTRAR- CENTRAL ADMINISTRATIVE TRIBUNAL,KULDIP SINGH OR HIS SUCCESSOR IN OFFICE,,RAJALAKSHMI RAVI	(MR NIRZAR S DESAI)
3752	MCA/1305/2015	07/05/2015	USHABEN P POPAT,	MS MAMTA R VYAS	ANANDBHAI CHOKHAWALA,UMEDSINH N RATHOD	
3753	MCA/1306/2015	06/05/2019	DARYL R SANKEY,	MR MI MERCHANT	PURNANAND AAYTARAM PATEL,J A RANGWALA	HL PATEL ADVOCATES,MR AMRISH K PANDYA
3754	MCA/1307/2015	05/01/2016	JAYANTILAL D PATEL,	MR KB PUJARA	SANDHYA BHULLAR,SAJAY PRASAD - SECRETARY,P N RAOL	GOVERNMENT PLEADER
3755	MCA/1320/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,THAKKOR KANTIJI RAMAJI,ZALA RAJENDRASINH INDRASINH,DAMOR SHANTILAL DALSUKHBHAI,DAMOR SHANTILAL BHALABHAI,KATARA RAYSINGBHAI JOTIBHAI,PARGI KANUBHAI VARJIBHAI	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
3756	MCA/1321/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,PARMAR TURSIBHAI LALJIBHAI,LALDAS MANDAS GONDALIYA,SISODIYA KIRANBHAI BAKMATBHAI,SISODIYA KATHADBHAI JITMALBHAI	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	NOTICE NOT RECD BACK
3757	MCA/1322/2015	09/07/2015	MANOJ RASIKLAL SHAH,MANIKLAL RASIKLAL SHAH	MR AMAR D MITHANI	BENJAMINBEN,D.J. PATANI,STATE OF GUJARAT,DISTRICT COLLECTOR,BEHRAM RUSTAMJI MEHTA,TINABEN BEHRAM MEHTA	GOVERNMENT PLEADER,MR ANUJ K TRIVEDI
3758	MCA/1323/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,CHANDUBHA JITUBHA JADEJA,BAHADURSINGH GHELUBHA JADAJA,BHIKHUBHA CHAHSANG JADAJA,SWARAJSINH RUPSINH JADAJA,BHIMABHAI MANDANBHAI GADHAVI,VINODBHAI JIVANBHAI DATROJ,JIVRAJBHAI TAPUBHAI,KANABHAI RUPABHAI CHOSALA	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED

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3759	MCA/1324/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,KASAMSHA MAMADSHA PATHAN,NANUBHAI BHAGAVANBHAI DABHI,USMANBHAI SULEMANBHAI MODAN,KOLADRA DINESHBHAI KANJIBHAI,PARMER MUMTAJBEN MANBHA,KUSUMBEN DADBHAI PARMER,HARIBHAI GOKALBHAI BHARVAD,HIMMATBHAI AMARABHAI THAKOR,KALUBHAI SUKHABHAI PAGI,KATARA NATHABHAI SOMABHAI,RATHVA BIJALBHAI RADTIYABHAI,RATHVA RAMANBHAI GANGUBHAI,DADABHAI HUSENBHAI KURESHI,RATHOD DHANABHAI VALABHAI,MANUBHAI CHOKHALABHAI VASAIYA,SOMABHAI BHURABHAI,MANSUKHBHAI NADIYABHAI,BARABHAI ZITHRABHAI,BHABHOR CHANDRASINH TAJSING,VALSING RANGABHAI PARGI,PARVATBHAI RAMABHAI RAVAL,SURMABHAI DHANABHAI PATELIYA,BABUBHAI SALUBHAI KHAT	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
3760	MCA/1325/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,KHODABHAI KANJIBHAI JADAV,KAMLABEN KHADABHAI,KANJIBHAI GOVINDBHAI SIHORA,RAHIMABEN UMARBHAI MODAN,MARIUMBEN ISMAILBHAI BHOHARIYA,BHALAKIYA MINESHKUMAR SHANKERLAL,PRAKESHKUMAR KANTILAL UPADHYA,AASUBEN MAHMEDBHAI PIROJANI	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
3761	MCA/1326/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,SANJAYKUMAR RAGHUBHAI RATHOD,CHHALABHAI RANABHAI BABARIYA,BHURABHAI MANIYABHAI SANGHADA,SURMABHAI KALUBHAI MALIWAD,BALOCH HIRABEN GULMAHMED,REMUBEN FAKIRMAHMED BALOCH,BALOCH FATEKHAN UMARKHAN,BALOCH FATMABEN PANUKHAN,KOLI PATEL NANJIBHAI SURABHAI,KOLI PATEL KAMSHIBHAI RADHABHAI,BACHUBHAI BHANABHAI VAGHELA,JATHABHAI JIVABHAI MAKWANA,PARSHOTAMBHAI MANGABHAI KOLI PATEL,GAGUBHAI RAMABHAI KOLI PATEL,BHIKHABHAI BHAVANBHAI JADAV,BARIYA SUKHABHAI VAGHABHAI,BARIYA MAGANBHAI RUPABHAI,BARIYA SOMABHAI MANSUKHBHAI,CHHAKUBHAI GOVINDBHAI MALKIYA,SINDHI MUSTAFA AHMED,AAVERDAN NATHUDAN GADHVI,KATIA VALIMAMAD NURMAMAD	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3762	MCA/1327/2015	01/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,RATHWA BHURSING KABRABHAI,RATHWA RAVLABHAI FATUBHAI,NIYKA RATANBHAI KALJIBHAI,RATHWA KARSANBHAI RANGUBHAI,RATHWA FARINGIYABHAI BHUKHLABHAI,RATHWA KARANSINGBHAI BHURKABHAI,RATHWA DALSINGBHAI KADUDABHAI,RATHWA DITIYABHAI MATHURBHAI,NIYKA FULJIBHAI BHURIABHAI,RATHWA GULIYABHAI CHHITIYABHAI,NIYKA CHANDIYABHAI MOTIBHAI,RATHWA SHANKERBHAI DHALIYABHAI,RATHWA RAMABHAI DHALIYABHAI,AMINABEN DADABHAI QURASHI,IBRAHIMBHAI JUMABHAI HINGORJI,VAGHELA KANTABEN VAJUBHAI,KATARA KANTIBHAI MOTIDAS,TULSIBEN KANTIBHAI KATARA,DEVENDRASINH LAXMANSINH ZALA,TALJABHAI GANESHBHAI RABARI,DASUBHAI BHIKABHAI SAIYAD,SAIYAD MUMTAJBEN DASUBHAI,PARMER JASUBHAI BIJALBHAI,BHAGAVANBHAI HIRABHAI DAMOR,BABUBHAI HIRABHAI DAMOR,JASINGHBHAI BHURABHAI DAMOR	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
3763	MCA/1329/2015	09/07/2015	ANWESHA STOCKTRADE PRIVATE LIMITED,	MR PRATIK P THAKKAR	THE SANDESH LIMITED,FALGUN CHIMANBHAI PATLE,PARTHIV FALGUNBHAI PATEL,DHAVAL MAHESHBHAI PANDYA	NOTICE SERVED BY DS,MR NITIN K MEHTA
3764	MCA/1330/2015	09/07/2015	REDWOOD HOLDINGS PRIVATE LIMITED,	MS AMRITA M THAKORE	THE SANDESH LIMITED,FALGUN CHIMANBHAI PATEL,PARTHIV FALGUNBHAI PATEL,DHAVAL MAHESHBHAI PANDYA	NOTICE SERVED BY DS,MR NITIN K MEHTA
3765	MCA/1331/2015	09/07/2015	SOUND FINLEASE PRIVATE LIMITED,	MS AMRITA M THAKORE	THE SANDESH LIMITED,FALGUN CHIMANBHAI PATEL,PARTHIV FALGUNBHAI PATEL,DHAVAL MAHESHBHAI PANDYA	NOTICE SERVED BY DS,MR NITIN K MEHTA
3766	MCA/1332/2015	24/07/2015	TEJAL @ RINKU W/O RONAK JITESHBHAI SHAH D/O BALVANTRAY VORA,	MS. KRUTI M SHAH	RONAK JITESHBHAI SHAH,	NOTICE SERVED BY DS
3767	MCA/1333/2015	05/08/2016	RUTVIBEN NIRAVBHAI MEHTA,	MS PRERANA A PANDEY	NIRAVBHAI VINODCHANDRA MEHTA,KEYUR VINODCHANDRA MEHTA,VINODCHANDRA PRABHASHANKAR MEHTA,STATE OF GUJARAT	,KEVAL H BHATT
3768	MCA/1335/2015	12/12/2018	PRAVINBHAI KHUSALBHAI MAKWANA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	DISTRICT DEVELOPMENT OFFICER,	NOTICE SERVED,MR HS MUNSHAW
3769	MCA/1348/2015	08/07/2015	ROHITSINH ZALA,	(MR MD RANA)	UNION OF INDIA,NAVAL KISHORE SINGH	NOTICE NOT RECD BACK,MR DEVANG VYAS
3770	MCA/1352/2015	23/02/2016	AVINASH RAVJIBHAI MECWAN,	DR BALRAM D JAIN	ANAND MUNICIPALITY,PRESIDING OFFICER,PANKAJ BAROT	DS AFF.NOT FILED (N),RC JANI & ASSOCIATE
3771	MCA/1361/2015	14/10/2015	NITABEN JAGDISHBHAI SHAH,	MR DG CHAUHAN,RONAK D CHAUHAN	VIBHUTIBEN VYAS - LAXMI MAHILA CREDIT SAHAKARI MANDLI LTD,CHIKITSHABEN U. DAVE,LAXMI MAHILA CREDIT	MR PRABHAKAR UPADYAY,DR. KHUSHBU P VYAS

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3772	MCA/1368/2015	28/07/2015	KISHORSINH RADHUBHA LATHIYA,AALIJIBHAI VASHUBHA PARMAR,JAYENDRA VASANTJI KHAGRA,HANSABEN MULUBHAI VALA,SALIMBHAI GANIBHAI SHAIKH,HIRABHAI DEVABHAI BARIYA,GIRDHARBHAI KANJIBHAI SANCHANIYA,DILIPBHAI PARMANANDBHAI KANJARIYA,SURESHBHAI VRAJLAL PURANI,BHAVANBHAI JIVABHAI PARMAR,MEHULBHAI LALITBHAI DAVDA,AHMEDBHAI HUSAINBHAI SHANA,TULSIBHAI DUDABHAI VAGHELA,PARESHBHAI VINODBHAI JOSHI,KANTABEN DUDAABHAI VAGHELA,ARJANBHAI GOPALBHAI PARMAR,PARVATIBEN VELJIBHAI JETHWA,BHIKHUBAHI BHARANBHAI MAKWANA,KALABHAI KESHAVBHAI CHAUHAN,DHIRUBHAI DUDABHAI VAGHELA,RASIKBHAI MANUBHAI GOSWAMI,BHANUBEN KANABHAI BARIA,NARANBHAI BHANABHAI HUMBAL	(MR BIPIN I MEHTA)	MONA KHANDHAR AND / OR HIS SUCCESSOR IN OFFICE,RAKESH SHANKER AND / OR HIS SUCCESSOR IN OFFICE,P K BARHAT AND / OR HIS SUCCESSOR IN OFFICE,ALOK KUMAR PANDEY AND / OR HIS SUCCESSOR IN OFFICE,N N DEDANIYA AND / OR HIS SUCCESSOR IN OFFICE , MANAVADAR MUNICIPALITY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
3773	MCA/1389/2015	09/06/2015	DHRUVESH SURESHBHAI DHANANI,	MR PM LAKHANI,MRS R P LAKHANI	H.S. PATEL,HITENDRABHAI PRABHUDAS PATEL , CHAIRMAN, STANDING COMMITTEE,RAKESH RASIKBHAI PATEL , MEMBER, STANDING COMMITTEE,,SANJAYBAHI BHAIDAS BADGUJAR MEMBER , STANDING COMMITTEE,,BHARATBHAI MOHANBAI PATEL , MEMBER, STANDING COMMITTEE,RAVI JAGANNATH PATIL, MEMBER STANDING COMMITTEE,CHANDRAKANT JETHALAL GAJJAR , MEMBER STANDING COMMITTEE,,POONAMBEN GOPALBHAI SHAH , MEMBER , STANDING COMMITTEE,,RAKHIBEN MANOJBHAI SHAH, MEMBER STANDING COMMITTEE,GEETABEN BHUPENDRA PATEL (KACHIA), MEMBER, STANDING COMMITTEE,ANILBHAI MAGANBHAI DESAI, MEMBER, STANDING COMMITTEE,CHANDRAKANT CHOTABHAI THAKKAR MEMBER, STANDING COMMITTEE,MANOJBHAI BHUPENDRABHAI PATEL MEMBER, STANDING COMMITTEE,SMITABEN SANJAYBHAI PATEL MEMBER, STANDING COMMITTEE,YOGESHKUMAR DAHIYABHAI PATEL MEMBER, STANDING COMMITTEE,PARSHOTTAMBHAI MULCHAND HEMNANI MEMBER, STANDING COMMITTEE,CHIRAG DILIPBHAI BAROT MEMBER, STANDING COMMITTEE	
3774	MCA/1392/2015	29/06/2015	SUO MOTU,	SUO MOTU	BINIT RAJNIKANT JOSHI,LAXMANBHAI PANCHAL	NOTICE NOT RECD BACK
3775	MCA/1393/2015	03/08/2015	JYOTIBA VIJAYSINH JADEJA,	MR DIPAL R RAVAIYA	VIJAYSINH BHARATSINH JADEJA,	MR K S CHANDRANI
3776	MCA/1397/2015	09/06/2015	SHABANABEN FAIZALKHAN PATHAN,	MR. VISHAL P THAKKER	ANJALI FIBER,BANCHHANIDHI PANI,T J VYAS	
3777	MCA/1399/2015	12/08/2015	RAMESHCHANDRA NARAYANRAO PAWAR,		L CHUANGO (IAS),L CHUANGO (IAS),D J PANDIAN (IAS),GURUDEEP SINGH,SHAHMEEN HUSAIAN (IAS),M B PARIKH,A D KARPE,NILESH MUNSHI	,NOTICE SERVED,NANAVATI & CO.
3778	MCA/1401/2015	29/06/2015	VINODKUMAR VASANTLAL NAGVADIA,		STATE OF GUJARAT,PRINCIPAL SECRETARY (PERSONNEL)-SHRININBVAS KATIKITHALA,,GUJARAT PUBLIC SERVICE COMMISSION	
3779	MCA/1402/2015	25/06/2015	CHANDRAJITBHAI NATVARLAL SHAH,HETALBEN CHANDRAJITBHAI SHAH,JAYMIT CHANDRAJITBHAI SHAH,MINOR - TITHI CHANDRAJITBHAI SHAH	MR UDAYAN P VYAS	RAJENDRABHAI @ SAMIRBHAI NATVARLAL SHAH,SANGEETABEN RAJENDRABHAI SHAH,MITHIL RAJENDRABHAI SHAH,RIPALBEN MITHILBHAI SHAH	

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3780	MCA/1403/2015	01/07/2015	PANKAJKUMAR S VAGHASIA,AMRUTLAL M MAKADIA,MUKESHKUMAR V BHATT,DHARMENDRA G ANTALA,BIPINCHANDRA D DEGDA,MAHESHKUMAR N BHATT,PARESHKUMAR A FALDU,MILANKUMAR J VYAS,BHIKHALAL D PARMAR,PRAVINKUMAR K HIRPARA,PRADIPKUMAR K HIRPARA,NATHALAL H PARMAR,SHABBIRBHAI F BLOCHH,HITESHKUMAR V VIRDIYA,PRAVINKUMAR M VIRDIYA,PRAVINKUMAR M GAJERA,RAJESHKUMAR H SHUKLA,RAJNIKANT D BABRIYA,BHAGWATIPRASAD M SHUKLA,DAMJI SAMJI VAGHASIA,SANJAYKUMAR PARSHOTTAMBHAI SIROYA,PRAVINCHANDRA GORDHANBHAI GADIYA,DINESHKUMAR PREMJIBHAI VAGHASIA,JAGDISHKUMAR H SAVALIYA,CHHAGANBHAI DEVJIBHAI RATHOD,DINESHKUMAR NATHABHAI RAJPARA,CHANDRESH GOVINDBHAI TOPIYA,DINESH NAROTTAMDAS GANGAJALIA,HARSUKHBHAI BHANJIBHAI ANTALA,RAMJIBHAI KARSANBHAI MAKADIA,HASMUKHBHAI MANGABHAI MAKADIA,JIVRAJBHAI ACHRAJBHAI TOPIA	MR DG CHAUHAN,RONAK D CHAUHAN	BATUKBHAI M KANDOLIA DHORAJI MUNICIPALITY,AMITKUMAR A PANDYA,AMITKUMAR A. PANDYA,RAKESH SHANKRA - REGIONAL DIRECTOR OF MUNICIPALITIES,MANISHA CHANDRA - COLLECTOR	,NOTICE SERVED BY DS
3781	MCA/1404/2015	01/12/2015	KANTIBHAI NANUBHAI VAGHELA,	MR KETAN A DAVE	JAYPRAKASH SHIVHARE,	NOTICE SERVED,MR HS MUNSHAW
3782	MCA/1411/2015	22/07/2015	YOGITA RAVIBHAI DHOLIA,	MR AS ASTHAVADI	RAVIBHAI SIDIBHAI DHOLIA,	NOTICE SERVED
3783	MCA/1414/2015	09/06/2015	NISHITH MANILAL DHRUVA,	MS HARSHAL N PANDYA	DIPAK P JOSHI - SECRETARY,	
3784	MCA/1418/2015	22/07/2015	VARSHABEN SATISHBHAI PATEL,	MR NV GANDHI	SATISHBHAI ISHWARBHAI PATEL,	MR AMIT J SHAH
3785	MCA/1420/2015	10/06/2015	JYOTIBEN NILESHBHAI PATEL,	BALKRISHNA ACHARYA,MS TANUJA N KACHCHHI	NILESHBHAI LAXMANBHAI PATEL,	
3786	MCA/1421/2015	09/07/2015	MANISHBHAI MAFATLAL SHAH,VASANT BABALDAS PATEL	MR.HEMANG H PARIKH	RAJKUMAR BENIWAL,ROOPWANT SINGH,RUCHI MALLS PVT LTD,CINE POLISH INDIA PVT LTD	,GOVERNMENT PLEADER
3787	MCA/1422/2015	10/06/2015	CHANDRIKABEN D/O AMBALAL DHULABHAI JADHAV,	MR AMRISH K PANDYA	VIPULKUMAR KANTIBHAI WAGHELA,	
3788	MCA/1423/2015	17/06/2015	JAYSHREEBEN KIRTIKUMAR RATHOD,	MR PRATIK Y JASANI	KIRTIKUMAR NATVARLAL RATHOD,	
3789	MCA/1431/2015	10/06/2015	JIGNASHA W/O ASHOKBHAI N PATEL AND D/O AMBALAL PATEL,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	ASHOKBHAI NARAYANBHAI PATEL,	
3790	MCA/1432/2015	18/12/2015	SHILPABEN DHYABHAI PANDYA,	MR HARDIK H PANDIT	BHARATKUMAR BALVANTRAY DHOLAKIYA,	Z L KHAN
3791	MCA/1444/2015	12/06/2015	MAHENDRABHAI SOMABHAI PATEL,	MR JITENDRA M PATEL	SHREE MAHALAXMI MERCANTILE CO-OP. BANK LTD.,	
3792	MCA/1446/2015	07/07/2015	BILIYAABHAI DASHERIYABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3793	MCA/1447/2015	07/07/2015	MANSUKHABHAI AJAMABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3794	MCA/1448/2015	07/07/2015	DIVALIYABHAI NARSINHBHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3795	MCA/1449/2015	07/07/2015	SINGABHAI VADARIYABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3796	MCA/1450/2015	07/07/2015	BHIKHABHAI GIMIYABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	

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3797	MCA/1451/2015	07/07/2015	GURJIBHAI DEVNABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3798	MCA/1452/2015	07/07/2015	KHAHLIYABHAI RUMABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3799	MCA/1453/2015	07/07/2015	ZINIYABHAI BEDIYAHBHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3800	MCA/1454/2015	07/07/2015	RUPABHAI UBDEEYABHAI VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3801	MCA/1455/2015	07/07/2015	SANGALIYABHAI KHUMANSINH VASAVA,	MS VANDANA L BHATT	R M VASAIYA,F J VASAVA	
3802	MCA/1462/2015	23/07/2015	HEMANTKUMAR J BHATT,	MR DIPAN DESAI	THE SECRETARY,	NOTICE NOT RECD BACK
3803	MCA/1486/2015	17/06/2015	KARSANBHAI UMEDBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	CHANCHALBEN D/O PITAMBERBHAI JESANGBHAI PATEL,MADHUBEN D/O PITAMBERBHAI JESANGBHAI PATEL,K G VAGHELA,CHANDUBHAI M PADALIYA,RAVISHANKER - DISTRICT COLLECTOR	
3804	MCA/1487/2015	17/06/2015	GOVINDBHAI RAMABHAI PATEL,KANTABEN RAMABHAI,PATEL LILABEN RAMABHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	CHANCHALBEN D/O PITAMBERBHAI JESANGBHAI PATEL,MADHUBEN D/O PITAMBERBHAI JESANGBHAI PATEL,K G VAGHELA,CHANDUBHAI M PADALIYA,RAVISHANKER - DISTRICT COLLECTOR	
3805	MCA/1488/2015	17/06/2015	RAJESHKUMAR RAMESHBHAI PATEL,JAYESH RAVJIBHAI DOBARIYA,GHANSHYAMBHAI POPATBHAI HARIPARA,JAGDISH BHAGWANBHAI CHANDARANA	(MR MB GANDHI),MR CHINMAY M GANDHI	CHANCHALBEN D/O PITAMBERBHAI JESANGBHAI PATEL,MADHUBEN D/O PITAMBERBHAI JESANGBHAI PATEL,K G VAGHELA,CHANDUBHAI M PADALIYA,RAVISHANKER - DISTRICT COLLECTOR	
3806	MCA/1501/2015	30/07/2015	RASHTRIYA MAZDOOR UNION REGISTERED UNDER TRADE UNION ACT-1926,	MR RAJESH P MANKAD	NITIN JOSHI-MANAGER,	MR. JARJEESKHAN
3807	MCA/1505/2015	28/08/2015	RENU PURUSHOTTAM MANDOVARA,	MR VIRAL M PANDYA	CHETANBHAI ASHARAM INANI (EX-HUSBAND),	NOTICE SERVED
3808	MCA/1506/2015	02/11/2015	DHIRAJLAL SHYAMJIBHAI RATHOD,BALDEVSINH DHIRUBHAI JADEJA,RANJITSINH DHIRUBHAI JADEJA,ASHOKBHAUI SHANABHAI SOLANKI,PARSHOTTAM HIRJIBHAI MARU,BABUBHAI KALYANBHAI JOSHI,JAYNTILAL CHHAGANLAL YADAV,JAYSUKHBHAI BHIKHUGIRI GOSWAMI,MOHMAD HUSSANBHAI BHATTI	MR PH PATHAK	K M KOLADIYA,	MR DEEPAK P SANCHELA
3809	MCA/1508/2015	31/08/2015	KALUBHAI HIRABHAI PATEL,AJITSINGH BANESINGH PARMAR	MR ND SONGARA	HITENDRASINH PRAVINSINH ZALA,	MR Y J PATEL
3810	MCA/1510/2015	31/08/2015	PRABHABEN BHANABHAI VALODARA,DINESHBHAI TAPUBHAI VALODARA	MR ND SONGARA	HITENDRASINH PRAVINSINH ZALA,	MR Y J PATEL
3811	MCA/1512/2015	30/09/2015	SONALBEN BIPINBHAI PARMAR,	MR.HARDIK B SHAH,HCLS COMMITTEE	BIPINBHAI JAGUBHAI PARMAR,	MR JIGNESH L HAJARE
3812	MCA/1515/2015	06/08/2015	GIRISHBHAI NARSIBHAI VAJA,	MR RAJESH P MANKAD	JAIPRAKASH SHIVAHARE - COMMISSIONER,	NOTICE SERVED,MR HS MUNSHAW
3813	MCA/1519/2015	27/07/2015	CHANDRA WD/O. CHELLAMUTHU,	MR ANAND B GOGIA,MR RB GOGIA,MR BB GOGIA	S.K.SOOD GENERAL MANAGER,,ANURADHA MUKHEDKAR	NOTICE NOT RECD BACK,MR MUKESH A PATEL
3814	MCA/1520/2015	17/08/2015	KANCHANBEN WIFE OF UMEDBHAI PATEL,	HCLS COMMITTEE,MS. ALKA B VANIYA	PATEL UMEDBHAI ISHVARBHAI,	NOTICE SERVED
3815	MCA/1525/2015	03/11/2015	PATEL ANURADHABEN ARJUNBHAI,PATEL KETANKUMAR ISHWARBHAI,PATEL BHIKHUBHAI NATUBHAI,RATHVA PRAVINBHAI KADUBHAI,PATEL KISMATKUMAR RAMANBHAI,PATEL MAYANKUMAR GANPATBHAI,DESAI MANISHKUMAR KANUBHAI,SAIYED MOHAMMADALI MUNTAZARALI,CHAUHAN SHITALBEN PUSHPATSINH	MR KB PUJARA	SUJIT GULATI - IAS,BHARAT PANDIT - DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER

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3816	MCA/1526/2015	03/11/2015	POORVIBEN RAMANBHAI PATEL,JINESH DHIRAJLAL PATEL,URVASHIBEN RASIKLAL PATEL,NILAN KHUSHALBHAI PATEL,KIRITKUMAR DALJIBHAI ASARI,MANUBHAI CHHANABHAI KHANT,SEJALKUMARI HARISHBHAI PATEL,JAVIDBHAI RASULBHAI SHERA	MR KB PUJARA	SUJIT GULATI - IAS,BHARAT PANDIT - DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
3817	MCA/1527/2015	03/11/2015	PATEL DIPTIBEN AMRUTLAL,	MR KB PUJARA	SUJIT GULATI - IAS,BHARAT PANDIT - DIRECTOR OF PRIMARY EDUCATION	GOVERNMENT PLEADER
3818	MCA/1529/2015	29/07/2015	GORDHANBHAI RANCHODBHAI KORAT (HUF),CHANDUBHAI JADAVBHAI KORAT	MR VIMAL A PUROHIT	RAJKUMAR BENIWAL,	GOVERNMENT PLEADER
3819	MCA/1542/2015	09/10/2019	DILIP M NAIK SON OF MAGANLAL B MALIK,	MR SUBRAMANIAM IYER	ARVIND AGARWAL,T.NATRAJAN (I/C),P K TANEJA,REMYA MOHAN,K U MISTRY, CHAIRMAN, GUJARAT POLLUTION CONTROL BOARD,THE COMMISSIONER OF FISHERIES,THE COMMISSIONER OF FISHERIES	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR VAIBHAV A VYAS
3820	MCA/1543/2015	20/08/2015	MEENAMARRY VENUS CHARISTIAN D/O FRANCIS CHRISTY AND,	MR MANRAJ A BAROT	VENUS RAYMUND CHRISTIAN,	NOTICE SERVED
3821	MCA/1551/2015	25/06/2015	L J PATEL LAXMANBHAI JOGIBHAI PATEL,	MS HARSHAL N PANDYA	MUKESH PURI IAS,B.B.PATEL	
3822	MCA/1552/2015	31/07/2015	JAHNVI VISHAL KONDHIA,	MR SALIL M THAKORE	VISHAL NITIN KONDHIA,	MR P P MAJMUDAR
3823	MCA/1553/2015	25/06/2015	DILIPBHAI KAMLAKANT PANDEY,	MR BG PATANI	MANILAL CHHAGANBHAI RATHOD-DECD. THROUGH LEGAL HEIRS,,CHANIBEN W/O MANILAL CHHAGANBHAI RATHOD,ASHWINBHAI MANILAL RATHOD,SEEMABEN DAUGHTER OF MANILAL CHHAGANBHAI RATHOD,VASANTBHAI MANILAL RATHOD-DECD. AND DAMYANTIBEN W/O VASANTBHAI MANILAL RATHOD-DECD.,TARUNKUMAR VASANTBHAI RATHOD,VIRUKUMAR VASANTBHAI MANILAL RATHOD	
3824	MCA/1554/2015	14/09/2015	NIRLOK BECHARBHAI PARMAR,AMRUTLAL SOMABHAI GOHEL,NATHABHAI POPATLAL SAGATHIA	MR DP JOSHI	JAGDIP NARAYAN SING,MANISHABEN CHANDRA , I.A.S. THE COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
3825	MCA/1559/2015	06/08/2015	NAIMISHA MANJIBHAI VASAIYA,SHAILESH BACHUBHAI DAMOR,BHUMI ANANTRAY MARU,BHUMIKA DWIJESHBHAI PATEL,PRAKASH RAMJIBHAI DESAI,LILABHAI AMRABHAI DESAI	MR GM JOSHI	K SRINIVAS,S K PANDYA	NOTICE SERVED
3826	MCA/1560/2015	26/06/2015	PURSHOTTAMBHAI SAVJIBHAI PATEL,	MR PRADEEP PATEL	JARIYA KESHARISING VAJUBHAI,RAMESHBHAI BHIMJIBHAI	
3827	MCA/1561/2015	15/02/2016	KIRTIBA RAVIRAJSINH JADEJA,	MR HARSHIL C DATTANI	JADEJA RAVIRAJSINH BHARATSINH,	MR PREMAL S RACHH
3828	MCA/1562/2015	21/07/2015	MITALBEN W/O ANISH MAKHANI,	MR. ZALAK B PIPALIA	ANISHKUMAR SAMSUDDIN MAKHANI,	
3829	MCA/1565/2015	15/09/2015	NAGJIBHAI VEGJIBHAI TRIVEDI,	MR Y J PATEL	VIDHUT PANDYA-STATE OF GUJARAT THRO DEPUTY SECRETARY-,MAHENDRA J PATEL-DISTRICT COLLECTOR,V J IEYER-MAMLATDAR	,GOVERNMENT PLEADER
3830	MCA/1566/2015	30/11/2015	PIPLESHVAR DIESEL SERVICE - THROUGH PROPRIETOR,	MR KB PUJARA	PARMAR SHANKARBHAI PUNJABHAI,CHAUHAN RAMESHBHAI RATNABHAI,ANANDBHAI K PATEL,GAURAV DAHIYA,PANKAJBHAI JOSHI,B B SWAIN, SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,VIRAL K SHAH
3831	MCA/1569/2015	26/06/2015	KRISHNABEN PINAKIN @ PRAHLADHBIA VYAS,AXAR PINAKIN @ PRAHLADBHAI VYAS (MINOR) THROUGH KIRSHNABEN PINAKIN @ PRAHLADBHAI VYAS	MR. BHARGAV K MEHTA	STATE OF GUJARAT,PINAKIN @ PRAHLADBHAI VYAS	
3832	MCA/1574/2015	29/06/2015	PALKESH BHIMAJI ALIAS VIRUBHAI VANZARA,BHIMAJI ALIAS VIRUBHAI VANZARA	MR BHUNESH C RUPERA	BHAGIRATHSINH C GOHIL,SHIVABHAI HURABHAI	
3833	MCA/1582/2015	30/07/2015	ANWARBHAI MOHAMADBHAI SHEIKH,	MR.MANAN BHATT	STATE OF GUJARAT,MUNICIPAL COMMISSIONER	,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3834	MCA/1585/2015	29/06/2015	HARIJ TALUKA SAHAKARI KHARID VECHAN SANGH LTD,	MR DIPAN DESAI	H R MODI - ELECTION OFFICER,	
3835	MCA/1590/2015	24/07/2015	VASHRAMBHAI HARIBHAI MAKWANA,	MR YOGEN N PANDYA	ARJAV SHAH,	MR HS MUNSHAW
3836	MCA/1591/2015	24/07/2015	MOHANBHAI SHIVABHAI DODIA,	MR YOGEN N PANDYA	ARJAV SHAH,	MR HS MUNSHAW
3837	MCA/1594/2015	23/07/2015	GIRISHBHAI DAHYABHAI VANKAR,	MS ASHLESHA M PATEL	STATE OF GUJARAT - THROUGH SHRI ANIL MUKIM,SURESHBHAI C SHAH,B P ITARE - REGIONAL DEPUTY DIRECTOR,ATULKUMAR B SARAVAIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3838	MCA/1595/2015	05/08/2015	HETAL PRANAY SHAH,	MR KEYUR A VYAS	PRANAY RAJENDRA SHAH,	MR. HEMAL SHAH
3839	MCA/1604/2015	08/07/2015	VANKAR JAYESHBHAI DHANJIBHAI,	MR JIGAR D DAVE	STATE OF GUJARAT - VATSALA VASUDEVA - COMMISSIONER,GUJARAT GAUN SEVA COMMISSION - P.T.PALSANA (SECRETARY),JT. INDUSTRY COMMISSIONER AND GENERAL MANAGER - S.B.CHAUHAN	
3840	MCA/1773/2015	13/07/2015	ASHUTOSH NANUBHAI PATEL,NRUPA AASHUTOSH PATEL	MR YS RAJPUT	VINODBHAI BABUBHAI PATEL S/O. BABUBHAI PRABHUDAS PATEL,DAHYABHAI PRABHUDAS PATEL S/O PRABHUDAS KALIDAS PATEL,BABUBHAI PRABHUDAS PATEL S/O PRABHUDAS KALIDAS PATEL,ALPA VINOD PATEL W/O VINOD BABUBHAI PATEL,SURESH BABUBHAI PATEL,STATE OF GUJARAT,J T SISODIA	
3841	MCA/1775/2015	09/07/2015	SAVITABEN KANTIBHAI WANKAR,	MR PH PATHAK	ANIL KUMAR CHIEF GENERAL MANAGER,G K LODHA- GENERAL MANAGER	
3842	MCA/1794/2015	15/07/2015	KIRTIBEN WIFE OF VIPULBHAI BAROT DAUGHTER OF BABUBHAI BAROT,	DR.ABHISST K THAKER	VIPULBHAI GANESHBHAI BAROT,	
3843	MCA/1799/2015	30/09/2015	SHRADDHA W/O KUMAR KAMALBABU BHATT AND D/O DIPAKBHAI MUGATBHIA JOSHI,	(MR SANDEEP N BHATT)	KUMAR KAMALBABU BHATT,	MR KASHYAP R JOSHI
3844	MCA/1802/2015	24/07/2015	PARESH KIRITBHAI GOSAI,JAGDISHBHAI POPATBHAI PARMAR	MR NIRAV C SANGHAVI	BHARAT P VYAS,RAKESH SHANKAR,P K BARHAT,MANISHA CHANDRA	GOVERNMENT PLEADER,DS AFF.NOT FILED (N),MR RR TRIVEDI,MR BHAVESH P TRIVEDI
3845	MCA/1809/2015	23/07/2015	KALIDAS MAGANBHAI,	(MR MB GANDHI),MR CHINMAY M GANDHI	SAVITABEN D/O LALABHAI BHAWABHAI WAGHELA,TALATI CUM MANTRI - ARJUNSINH D. SHARMA,DISTRICT DEVELOPMENT OFFICER - B.R.DAVE	
3846	MCA/1815/2015	06/07/2015	LAKHIBEN I.E. LAXMIBEN D/O LATE MANIBEN MAGANBHAI PATEL,	MR SP MAJMUDAR,MS.Z J SURATI	M.M.PARAGI DEPUTY COLLECTOR (CITY PRANT),	
3847	MCA/1816/2015	17/08/2015	PUSHPABEN HARSUKHBHAI PUROHIT,VIVEK HARSUKHBHAI PUROSHIT,HARDIK HARSUKHBHAI PUROHIT (MINOR)	MR. JAY M THAKKAR	JAMNADAS NARANDAS RADADIYA,GUJARAT ROAD TRANSPORT (OWNER)	NOTICE SERVED BY DS
3848	MCA/1820/2015	24/08/2016	MAVJIBHAI DEVJIBHAI GADHIYA,BHARATBHAI LAVJIBHAI GABU	THAKKAR AND PAHWA ADVOCATES	GOPINATHJI DEV MANDIR TRUST,SHASTRI GHANSHYAMDASJI VALLABHDASJI,BRAHMACHARI GYAN PRAKASHANAND GURU ISHWARANAJDI,KANUBHAI LAKHABHAI KANANI,HARJIBHIA NANJIBHAI BHIMANI,BHUPATBHAI JIVRAJBHAI RAJANI,BHUPATBHAI JAYRAM PANCHANI,SHRI SECRETARY, GOVT OF GUJARAT,,JOINT CHARITY COMMISSIONER,GHANSHYAMBHAI MEGHJIBHA GHORI,JUGATBHAI HARGOVINDBHAI DUDHREJIYA,BHANJI BHAGAT GURU VALLABHDASJI,KESHAVPRAKASHDASJI GURU NARAYAN PRIYADASJI	NOTICE SERVED BY DS,DELETED,MR BM MANGUKIYA,MS BELA A PRAJAPATI
3849	MCA/1821/2015	16/07/2015	SHEETAL MAULIKBHAI VYAS,	MR KETAN D SHAH	MAULIK KANAIYALAL VYAS,	

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3850	MCA/1824/2015	10/07/2015	MANISHBHAI VALJIBHAI KHATANA,VIJAYSINH HASUBHA PARMAR,VIJAYSINH MALEKSAB PARMAR,IQBALBHAI KASAMBHAI KOTHARIYA,ANISHBHAI KADARBHAI MANKAD,JORUBHA HIMBHA PARMAR	MR KIRTIDEV R DAVE	HARIT SHUKLA DEVELOPMENT COMMISSIONER,MANBHA GAMBHIRSINH PARMAR	,NOTICE SERVED BY DS
3851	MCA/1834/2015	14/08/2015	LEGAL HEIRS OF DECD. JAHIDBHAI AHMEDBHAI DEKHAIYA,MINOR TASLIMABEN JAHIDBHAI DEKHAIYA,MINOR EZAZBHAI JAHIDBHAI DEKHAIYA,MINOR TABASSUM JAHIDBHIA DEKHAIYA,MINOR AZHARBHAI JAHIDBHAI DEKHAIYA	MR. VISHAL P THAKKER	STATE OF GUJARAT,NARMADA IRRIGATION DEPARTMENT AND SARDAR SAROVAR NARMADA NIGAM,EXECUTIVE ENINEER (E AND M),EXECUTIVE ENGINEER (E AND M)	NOTICE SERVED,NOTICE UNSERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW
3852	MCA/1838/2015	11/08/2015	VINUBHAI FATAJI BARAIYA,	MR VAIBHAV A VYAS	SACHIN BADSHAH, DISTRICT SUPERINTENDENT OF POLICE, KHEDA AT NADIAD,R I SOLANKI, POLICE INSPECTOR,H J THAKOR, POLICE SUB INSPECTOR,B M CHAVDA, ASSISTANT SUB INSPECTOR	PUBLIC PROSECUTOR
3853	MCA/1840/2015	20/07/2015	KHUSHALI W/O SAGAR KIRITBHAI BHATT D/O RAJESHBHAI ACHARYA,	(MR JR DAVE),MR.VISHAL J DAVE	SAGAR KIRITBHAI BHATT,	
3854	MCA/1841/2015	07/07/2015	R R TIWARI- RAJENDRAPRASAD RAMADHARE TIWARI,	MS HARSHAL N PANDYA	MUKESH PURI- IAS,B. B. PATEL	
3855	MCA/1842/2015	31/07/2015	RAJNIBEN MANISHKUMAR GUPTA,	HCLS COMMITTEE,MR GAURAV K MEHTA	MANISHKUMAR KANAIYALAL GUPTA,	NOTICE SERVED BY DS
3856	MCA/1845/2015	20/07/2015	ASHOK VASANTLAL MEHTA,	MR KASHYAP R JOSHI	DISTRICT DEVELOPMENT OFFICER,ARVINDBHAI GIRDHARBHAI PATEL,VASANTLAL MOTILAL TATIYAWALA,SUSHILABEN VASANTLAL MEHTA,PUSHPABEN BIHARILAL MODI,USHASINGH PUNJABI,STATE OF GUJARAT,JIVIBEN S MAKWANA,KANUBHAI ANANDJI MISTRY,BHANUBEN ANANDJI MISTRY,NALINKUMAR ANANDJI MISTRY,DISTRICT COLLECTOR AND CHAIRMAN,CHAIRMAN - SECRETARY,KIRANBHAI BINDIWALA,PARESH GOPTE,KANJIBHAI JETHABHAI PARMAR	
3857	MCA/1846/2015	08/07/2015	GUJARAT NRE COKE LIMITED,	MR VIVEK B GUPTA	CHAGGANBHAI KANABHAI ROSHIA,	
3858	MCA/1857/2015	15/10/2015	JAMOD DHIRAJLAL BHAGWANJI,	MR NIRAV C SANGHAVI	BHARAT P VYAS,RAKESH SHANKAR,P K BARHAT,MANISHA CHANDRA	GOVERNMENT PLEADER,NOTICE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
3859	MCA/1860/2015	03/02/2016	PATEL VANARSIBHAI AMBARAM,	MR AN PATEL	SPECIAL LAND ACQUISITION OFFICER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
3860	MCA/1863/2015	10/08/2015	BAROT JITENDRAKUMAR BABULAL,	(MR AJ SHASTRI)	PRAKASHBHAI GOVINDRAM RAYCHANDANI,DIRECTOR OF MUNICIPALITIES SHRI RAKESH SHANKER	
3861	MCA/1865/2015	03/09/2015	MEENABEN W/O PIYUSHBHAI LIMBACHIYA,	MR VINOD M GAMARA	PIYUSHBHAI RAMESHBHAI LIMBACHIYA,	NOTICE SERVED BY DS
3862	MCA/1868/2015	30/07/2015	ADDITIONAL ASSISTANT ENGINEERSASSOCIATION,	MS VIDHI J BHATT	J N SINGH,,T NATARAJAN	NOTICE NOT RECD BACK
3863	MCA/1895/2015	06/10/2015	GAURAV PANDIT,		S J DESAI,BABUBHAI BOKHIRIA,M.K. JADAV,U.K. SARVAIYA,M.R. PATEL	NOTICE SERVED,DELETED
3864	MCA/1903/2015	29/09/2015	PIYUSHKUMAR GANPATBHAI PRAJAPATI,	MR C P CHANIYARA	POONAMCHAND PARMAR,NARESH H. SHAH-CHAIRMAN	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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3865	MCA/1904/2015	04/11/2015	MAYURBHAI CHANDRAKANTBHAI BRAHMBHATT,	MR HR PRAJAPATI	STATE OF GUJARAT,KALOL NAGARPALIKA,TOWN PLANNING AND VALUATION DEPARTMENT,TOWN PLANNER,DEEP ESTATE AND DEVELOPERS PVT LTD - DAYABHAI JIVIDASPATEL MANAGING DIRECTOR,AMAR DEVELOPERS P. LTD - DIRECTOR PATEL AMRUTBHAI KASHIRAM,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,AHMEDABAD MUNICIPAL CORPORATION,B T INFRASTRUCTURE PVT LTD - ANKURBHAI BHARATBHAI PATEL DIRECTOR	,MR MEHUL S SHAH,MS. KRUTI M SHAH,MR SHIVANG J SHUKLA,MR AJAY S JAGIRDAR
3866	MCA/1908/2015	30/07/2015	KETANBHAI SAJANLAL SHAH,	MS. KRUTI M SHAH	STATE OF GUJARAT THROUGH SECRETARY,DIRECTOR OF MUNICIPALITIES,COLLECTOR,PRAVIN THAKOR,DRAINAGE ENGINEER,SONALBEN SOLANKI,JAGUBHAI VASAVA,NITESHBHAI VASI COUNCILOR,SHAILESHBHAI PATEL COUNCILOR,POLICE INSPECTOR,DISTRICT SUPERINTENDENT OF POLICE	
3867	MCA/1909/2015	23/07/2015	PATEL BHALENDRABHAI AMBALAL,	MR ANVESH V VYAS	SPECIAL SECRETARY,,	GOVERNMENT PLEADER
3868	MCA/1910/2015	20/07/2015	RAMJANI JAYESH CHAVDA,	MS. KRUTI M SHAH	STATE OF GUJARAT,MR.M. THENNARATAN,JENU DEVEN - THE COLLECTOR	
3869	MCA/1917/2015	17/07/2015	SHRI MA SHITAL SEVA SANSTHAN THROUGH ITS TRUSTEE,	MR JC VYAS	STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD URBAN DEVELOPMENT AUTHORITY,SPECIAL LAND ACQUISITION OFICER- B K PANCHAL	
3870	MCA/1918/2015	30/07/2015	TEMUBHA ZILUJU JADEJA,	MS. KRUTI M SHAH	HIMANSHU N PATEL-THE CHIEF ADMINISTRATIVE OFFICER-GUJARAT WATER SUPPLY AND SEWERAGE BOARD,MAHESH J CONTRACTOR-EXECUTIVE ENGINEER,MAHENDRA RAMCHANDRA GORATELA-SUPERINTENDING ENGINEER	MR HS MUNSHAW
3871	MCA/1919/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,BHADRESHBHAI MAHENDRABHAI CHAUHAN,RAVIKUMAR KANTILAL NAKUM,GOHIL BABUBHAI SOMJIBHAI,DAMOR AMARSINGHBHAI SHAKERABHAI	MR RAJESH M CHAUHAN	P K TANEJA,RAJIV SHUKLA,G K SINHA	
3872	MCA/1920/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,BALVANTBHAI MOTIBHAI KHAT,SOMIYABHA KHATABHA MANEK,GANDHA MUKESHBHAI RAMESHBHAI,EBARAT MAMADBHAI DARJAHA,THAKOR LAXMIBEN NAGJIBHAI	MR RAJESH M CHAUHAN	P K TANEJA,RAJIV SHUKLA,G K SINHA	
3873	MCA/1921/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,ANIRUDHSINH MULUBHA JADAJA,RATHOD KISHORBHAI PRAGJIBHAI,LALITABEN SANTILAL JOSHI,BHARATKUMAR SANTILAL JOSHI	MR RAJESH M CHAUHAN	P K TANEJA,RAJIV SHUKLA,G K SINHA	
3874	MCA/1922/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,RITU ANSINGHBHAI RATHVA,KALASVA NARSINGBHAI SARDARBHAI,BAMANIYA SURESHBHAI NATHABHAI,BAMANIYA RAMANBHAI NATHABHAI,BAMANIYA FATEBHAI LAKHABHAI	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	
3875	MCA/1923/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,HADIYAL BHARATBHAI DAYALAL	MR RAJESH M CHAUHAN	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FORESTS,CHIEF CONSERVATOR OF FORESTS	
3876	MCA/1961/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,TALPADA VIMAL VIRJIBHAI,PARMER RAJU TULSIBHAI,RATNESHWAR HIRENBHAI DILIPBHAI	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	
3877	MCA/1962/2015	17/07/2015	PRAVINCHANDRA MANILAL GOHEL,	MR AS ASTHAVADI	N K PATEL - EXECUTIVE ENGINEER,R B KHARADI	

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3878	MCA/1963/2015	17/07/2015	VIKRAMSINH MOHANSINH CHAUHAN,	MR AS ASTHAVADI	N K PATEL - EXECUTIVE ENGINEER,R B KHARADI	
3879	MCA/1965/2015	29/09/2015	MAGANBHAI V DESAI,LABHUBHAI DHARAMSHIBHAI LAKHANI,VIJAYBHAI KESHAVBHAI PATEL,JIGNESHBHAI KANTILAL PATEL,KAMUBEN SOMABHAI PATEL,REKHABEN VINODBHAI,KIRITBHAI DHIRAJBHAI PATEL,KALPNABEN WIDOW OF DINESHBHAI,DAMINIBEN DAUGHTER OF DINESHBHAI AND WIFE OF YOGESHBHAI PATEL,TEJASHBHAI SON OF DINESHBHAI,DIVYESH SON OF GANPAT KESHAVBHAI PATEL,PUSHPABEN KANTILAL PATEL,JAGRUTIBEN KANTILAL PATEL	MR KK TRIVEDI	K SRINIVAS I.A.S,V P PATEL, I A S,RAJENDRAKUMAR, I A S,STATE OF GUJARAT	GOVERNMENT PLEADER
3880	MCA/1976/2015	31/07/2015	PRAMODRAY VASUDEV TRIVEDI,	MR DIPAN DESAI	-SECRETARY,	
3881	MCA/1979/2015	16/07/2015	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,CHCHATRASINH PRABHATSINH CHAUHAN,BABUBHAI BHYJIBHAI CHAUHAN,AMRABHAI KALABHAI CHAUHAN,PARAPATBHAI KODARBHAI VAGHELA,RAMSINH PRABHATSINH SOLANKI,VIKRAMSINH KALUSINH SOLANKI,AATMSINH DOLABHAI CHAUHAN,MADHUBHAI ARJANBHAI RATHOD,SANABHAI PARSHOTAMBHAI PANCHAL,DALPATBHAI RUPABHAI CHAUHAN,BHARATSINH DHULASINH CHAUHAN,AMRABHAI BAPUBHAI PATALIYA,BHVANBHAI DAYABHAI CHAUHAN,NATVARBHAI LAKHABHAI SOLANKI,RYJIBHAI BHULABHAI CHAUHAN,MANSINH PUJESINH CHAUHAN,PRAVINBHAI SHBHAI CHAUHAN,SOMABHAI BALABHAI TAKHOR,RAMANBHAI KALABHAI TAKHOR,KANUBHAI RATNABHAI THAKOR,AAMBABHAI DHNABHAI BHARVAD,BHARATBHAI DABHAIBHAI,MUZAFARHUSEN A MALEK,JASUBHAI DABHAIBHAI ZALA,GALABHAI KALUBHAI PAGI,PRABHATBHAI KALUBHAI PARMER,MATHURBHAI MAGANABHAI BARIYA,REVABHAI BHATHIBHAI PAGI,SAYBHABHAI JATHABHAI PARMER,GAMABHAI BHURABHAI PAGI,BHURABHAI MANABHAI BARIYA,BAPUBHAI BHEMABHAI KHAT,SAYBABHAI SOMABHAI DAMOR,BHAVANBHAI CHCHATRABHAI PAGI,DOLABHAI JESABHAI PAGI	MR RAJESH M CHAUHAN	P K TANEJA - SECRETARY,RAJIV SHUKLA,G K SINHA	
3882	MCA/1983/2015	30/07/2015	RAJNIKANT CHIMANLAL KAMDAR,SAMEERKUMAR RAJNIKANT KAMDAR	MS MOHINI K SHAH,MR MASOOM K SHAH	MAHESHKUMAR RASIKLAL KAMDAR,	
3883	MCA/1984/2015	03/08/2015	BHOJANI SUBHASHRAI DOLATRAI,PATANVADIA SUKHDEVBHAI HARIBHAI,ARUNABEN KANCHANLAL SHAH,ELYASBHAI SULEMANBHAI KHATRI	MR SATYAM Y CHHAYA	STATE OF GUJARAT THRU SECRETARY MONA KHANDHAR,P L SHARMA CHIEF TOWN PLANNING OFFICER,AVANTIKA SINGH COLLECTOR,L J HUN,KAILASHBEN K PRAJAPATI,SHRI GAYATRI KRUPA CO-OPERATIVE HOUSING SOCIETY LTD	
3884	MCA/1985/2015	20/08/2015	BALSINGH SHEKHAWAT S/O SAMRATH SINGH SHEKHAWAT,	MS MEGHA JANI	UNION OF INDIA,UDAY SHUKLA- CHIEF SECURITY COMMISSIONER,ANAND VIJAY JHA- SENIOR DIVISIONAL SECURITY COMMISSIONER,KAMAL JYOT BARAR- SENIOR DIVISIONAL SECURITY COMMISSIONER	NOTICE SERVED BY DS,MR KJ DWIVEDI
3885	MCA/2002/2015	23/07/2015	HELODAR DUDH UTPADAK SAHKARI MANDALI LIMITED,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	BABUBHAI MAGANBHAI PATEL,JETHABHAI PRABHUBHAI PATEL	
3886	MCA/2003/2015	17/07/2015	RANVIRSINH DILIPSINH RANA,	MR RUSHABH R SHAH	MANISHABEN NATWARLAL PRAJAPATI,	
3887	MCA/2008/2015	01/12/2015	BALVANTSINH PARBATSINH KUMPAVAT,	THAKKAR AND PAHWA ADVOCATES	ANIL MUKIN,JAGDISH PRASAD GUPTA,DINESHBHAI CHATURBHAI GOHIL	GOVERNMENT PLEADER

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3888	MCA/2016/2015	08/09/2015	RINKUBEN ARJUNBHAI BHUVA,	MR VAIBHAV A VYAS	SUJIT GULATI,BHARAT PANDIT,B K PATEL,MANIBEN GAMIT	,NOTICE SERVED BY DS
3889	MCA/2017/2015	05/02/2016	VIDHYANAGAR "A" TYPE ASSOCIATION,	MR. ASHOK A PUROHIT	PRANAV SHAH, ESTATE MANAGER/OFFICER,BHAILALBHAI PARSOTTAMBHAI PRAJAPATI	(MR NIRZAR S DESAI),(MR PARESH M DARJI)
3890	MCA/2020/2015	28/09/2015	GIRISHBHAI VADILAL SHAH,	MR KUNAL S SHAH	ASHOKKUMAR KANAIYALAL RATHOD,ASHOKBHAI I PATEL,BHARATBHAI PANDIT	GOVERNMENT PLEADER
3891	MCA/2021/2015	28/07/2015	RAYABHAI DEVALIYABHAI GAMIT,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3892	MCA/2022/2015	28/07/2015	SOMLABHAI GAJANANBHAI LAHAR,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3893	MCA/2023/2015	28/07/2015	RATANJIBHAI VECHIYABHAI GAMIT,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3894	MCA/2025/2015	28/07/2015	RAMUBHAI KOYABHAI NAIK,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3895	MCA/2029/2015	13/08/2015	JAGDISHBHAI KALABHAI SOLANKI,	LOPA M BHATT	PRASHANT K PARIKH,	MR DEEPAK P SANCHELA
3896	MCA/2031/2015	04/08/2015	BASHIRBHAI MUSABHAI RADHANPURI,	MR AFTABHUSEN ANSARI	STATE OF GUJARAT,NIRLIPT RAI - DISTRICT SUPERINTENDENT OF POLICE,POLICE INSPECTOR	
3897	MCA/2033/2015	03/09/2015	PARMAR PRAVINBHAI PARSHOTTAMBHAI,	MR. BK. RAJ	HASMUKH SOMABHAI PATEL - MUNICIPAL COMMISSIONER,	MR MAULIK G NANAVATI
3898	MCA/2039/2015	28/07/2015	CHIMAN BABLIA GAMIT,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3899	MCA/2040/2015	28/07/2015	SARA RAANIYA GAMIT,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3900	MCA/2047/2015	15/09/2015	PRAKASH DWARKADAS KAPADIA,	(MR NIRAL R MEHTA)	L.CHUAUNGO IAS, MANGING DIRECTOR,SANDEEP KUMAR IAS, MANAGING DIRECTOR	NANAVATI & CO.
3901	MCA/2061/2015	19/04/2016	SHILPABEN HARIBHAI RANVA,	MR GIRISH M DAS	HEMANTBHAI MANJIBHAI VAGH,	MR KUNJAL D PANDYA
3902	MCA/2064/2015	19/04/2016	SARASWATIBEN KINJALBHAI THAKKAR,	MS BHAVIKA H KOTECHA	KINJALBHAI PRABHUDASBHAI THAKKAR,	MR TANMAY B KARIA
3903	MCA/2065/2015	28/07/2015	KANTILAL NARANBHAI GAMIT,	MS VIDHI J BHATT	SHAILESH JANARDAN DESAI,TUSHARBHAI M DHOLAKIA,SHAILESH KUMAR AMRATLAL VAHIA	
3904	MCA/2072/2015	13/08/2015	MANHARLAL DAYALJIBHAI MAVANI,	(MR AS SUPEHIA)	P J JAIN,R H FEFAR - JOINT DIRECTOR,DIRECTOR	,NOTICE SERVED BY DS
3905	MCA/2075/2015	24/09/2015	KAMLESHBHAI BHIKHUBHAI MEHTA,	MR. MUKESH T MISHRA	RAKESHKUMAR KANCHANLAL PARIKH OR HIS SUCCESSOR IN OFFICE,	MS VINITA S VINAYAK
3906	MCA/2076/2015	30/07/2015	BHADRESHBHAI LALBHAI THAKKAR,	MR JAYPRAKASH UMOT	CHANDRASINH SOLANKI,	NOTICE SERVED BY DS
3907	MCA/2077/2015	11/08/2015	MAHESH S/O PREMSHANKAR BHATT,	MR MS TRIVEDI	HEMANT KUMAR,JYOTI PRAKASH PANDEY	
3908	MCA/2083/2015	19/01/2018	JAISHRI ALIAS KHYATI D/O RAJESHBHAI JANI,	MR. JAYNEEL S PARIKH	FALGUN BHARATKUMAR UPADHYAY,	SHIVANG J RAMANI,NILAY V SUCHAK
3909	MCA/2084/2015	24/07/2015	ASHOKBHAI RAMANLAL BAROT,	MR DEVDIP BRAHMBHATT	STATE OF GUJARAT,R.B.RANA-THE POLICE INSPECTOR-	
3910	MCA/2090/2015	28/07/2015	MAITRI JAIMINBHAI PATEL D/O KANUBHAI PATEL,	MR PH BUCH,HCLS COMMITTEE	JAIMIN HARSHADBHAI PATEL,	
3911	MCA/2091/2015	24/09/2015	JYOSHNABEN D/O VINODBHAI SHRIMADI,	MR ANKIT SHAH	GAUTAMBHAI JITENDRABHAI SOMPURA,	NOTICE SERVED
3912	MCA/2096/2015	19/08/2015	RASID MOHAMMAD SHAIKH,	MR DHARMENDRA PARIKH	MUNICIPAL COMMISISONER VADODARA MAHANAGAR SEVA SADAN,VERONIKA HARSHADRAY NISARTA FOOD AN DSEFTY OFFICER,DAVESH PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3913	MCA/2098/2015	27/07/2015	INDRASINH HASMUKHBHAI RATHOD,	MR ASHOK N PARMAR,MR. HARIVADAN MISHRA	PATEL MANIBEN MAGANBHAI,PATEL RAIJIBHAI MAGANBHAI,PATEL RAJENDRABHAI MAGANBHAI,PATEL HANSABEN MAGANBHAI,PATEL MADHUBEN MAGANBHAI,PATEL BHARATBHAI MAGANBHAI,PATEL URMILABEN MAGANBHAI,PATEL SUDHABEN LALLUBHAI D/O LALLUBHAI NAROTTAMDAS PATEL	
3914	MCA/2099/2015	06/08/2018	DAHYABHAI NYALCHAND VORA,ACHYUT P MEHTA	MR BHARGAV HASURKAR	STATE OF GUJARAT - PANKAJ JOSHI,COMMISSIONER OF HIGHER EDUCATION - A.J.SHAH,DIRECTOR OF PENSION AND P.F - P.N.ROAL	GOVERNMENT PLEADER,NOTICE SERVED
3915	MCA/2104/2015	12/10/2015	SUO MOTU,	SUO MOTU,MR GM JOSHI	THE COLLECTOR,	GOVERNMENT PLEADER
3916	MCA/2112/2015	15/09/2015	SAMANTBHAI LEMJIBHAI RATHWA,HATUBHAI GALABHAI RATHWA,JALIBEN WD/O SABUR RATHWA,ULDHIBEN WD/O LIMJIBHAI RATHWA,MALIYABAHI KANTIBHAI RATHWA,MOHANBHAI GALABHAI RATHWA	MR SP MAJMUDAR	SHRIMATI P BHARTI,J L JHALA,M M MAKWANA	GOVERNMENT PLEADER
3917	MCA/2116/2015	30/07/2015	MAHESHBHAI NAGARBHAI PARMAR,	MR JAYANT P BHATT,MR JEET J BHATT	REVABHAI GHANSHYAMBHAI PATEL,	
3918	MCA/2117/2015	01/10/2015	SHANKARBHAI DHUDABHAI KOLI,	MR VIPUL S MODI	AJITSINH M ZALA,	GOVERNMENT PLEADER,NOTICE SERVED
3919	MCA/2121/2015	03/09/2015	ASHOKSINH PRATAPSINH SARVAIYA,POLUBHA DIPSINH SARVAIYA,MEHURBHAI GABHABHAI KHAMBHALIA	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S J DESAI,BHAVESHBHAI P CHOVATIYA - SUPERINTENDING ENGINEER,N D SOLANKI - EXECUTIVE ENGINEER,BALADHIYA - DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED BY DS
3920	MCA/2124/2015	20/10/2016	RAVJIBHAI BHIMABHAI MURANI,SAKARBEN @ SHANTABEN WD/O RAVJIBHAI MURANI,BATUKBHAI S/O. RAVJIBHAI BHIMABHAI MURANI,NARANBHAI S/O RAVIJBHAI BHIMABHAI MURANI,BHANUBEN D/O.RAJIVBHAI BHIMABHAI MURANI	MR KARTIK V PANDYA	J N SINGH , I.A.S.,MANISHA CHANDRA , I.A.S.,H S. GOHIL	GOVERNMENT PLEADER
3921	MCA/2125/2015	24/08/2015	JAYANTILAL T JANI,	SUMAN J MOTLA	STATE OF GUJARAT,AJAY PRAKASH,B.B. SUKHADIYA	
3922	MCA/2126/2015	06/08/2015	PWD EMPLOYEES UNION - THROUGH PRESIDENT,BHISARA SHANKAR TANU,NAVNEET PRABHUDAS CHAUDHARY,MUKUND DINESH PATEL,SHAILESH JAISINGH PATEL	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS - STATE OF GUJARAT	
3923	MCA/2127/2015	06/08/2015	PWD EMPLOYEES UNION - THROUGH PRESIDENT,VINOD MANU GAMIT,NAVIN KANTU CHAUDHARI	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS - STATE OF GUJARAT	
3924	MCA/2128/2015	06/08/2015	PWD EMPLOYEES UNION,DALPAT NAGIN VASAVA,SURESH CHANDU VASAVA,LALSING SAATLIYA VASAVA,SURJI HIRJI VASAVA,NARAN DEVALIYA VASAVA,SINGA VEERIYA VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY -PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3925	MCA/2129/2015	05/11/2015	MAHADEVBHAI VERSIBHAI,AMBARAMBHAI VERSIBHAI,BIJALBHAI NANJIBHAI,SOMABHAI NANJIBHAI,MADHABHAI NANJIBHAI,KHODABHAI GANDABHAI,RANCHHODBHAI TRIBHOVANBHAI,RAIMALBHAI KANJIBHAI,JESINGBHAI TALSHIBHAI,NARSHIBHAI TRIBHOVANBHAI,VAJUBHAI SHANKERBHAI,DILABHAI SOMABHAI,MANSUKHBHAI SHANKERBHAI,RAMSINGBHAI SHAMJIBHAI,GHUDABHAI MANJIBHAI,VARSINGBHAI MANJIBHAI,BHUDHABHAI VERSHIBHAI,KHEMUBHAI MANJIBHAI	MS MAMTA R VYAS	PUNABHAI MALABHAI RATHOD,	GOVERNMENT PLEADER
3926	MCA/2130/2015	06/08/2015	PWD EMPLOYEES' UNION,RAGHUVIR AJIT VALVI	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3927	MCA/2131/2015	06/08/2015	PWD EMPLOYEES' UNION,HARICHANDRA SAKHARAM PAWAR	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	

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3928	MCA/2132/2015	06/08/2015	PWD EMPLOYEES' UNION,BAHADUR LAHANU GAEKWAD	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3929	MCA/2133/2015	06/08/2015	PWD EMPLOYEES' UNION,DHANJI BHANGADA VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3930	MCA/2134/2015	06/08/2015	PWD EMPLOYEES' UNION,BAHADUR RUPSINH VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3931	MCA/2135/2015	06/08/2015	PWD EMPLOYEES' UNION,ZARENDRA SOMNATH CHAUDHARI	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3932	MCA/2136/2015	06/08/2015	PWD EMPLOYEES UNION - THROUGH PRESIDENT,MAGAN BUDHIYA PATEL,SAVITABEN VINUBHAI PATEL	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY -PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS - STATE OF GUJARAT	
3933	MCA/2137/2015	06/08/2015	PWD EMPLOYEES UNION - THROUGH PRESIDENT,DIWANJI BILADA VASAVA,ANIL VEERSINH CHAUDHARI,SATISHKUMAR SHASHIKANT VASAVA,JAGU REVA CHAUDHARI	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY -PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS - STATE OF GUJARAT	
3934	MCA/2138/2015	06/08/2015	PWD EMPLOYEES' UNION,YOGESH BACHU PATEL	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	
3935	MCA/2139/2015	18/01/2016	VITTHALBHAI BHAUBHAI,	MS MEGHA JANI	MOHAN P PARMAR - RANGE FOREST OFFICER,	GOVERNMENT PLEADER
3936	MCA/2147/2015	02/12/2015	VIBHUTI W/O MITHIL NARENDRABHAI HARIYANI AND D/O ASHVINKUMAR PATEL,	MR BHUNESH C RUPERA	MITHIL NARENDRABHAI HARIYANI,	MR SHASHIKANT S GADE
3937	MCA/2148/2015	05/01/2016	PURVI AVIJIT MANDAL,	MR ABHIRAJ R TRIVEDI	AVIJIT ASIT MANDAL,	MR NILESH I JANI
3938	MCA/2153/2015	15/09/2015	KANTIBHAI RAMJIBHAI LATHIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,DHARMENDRA KANUBHAI PATEL - MINES SUPERVISIOR (GEOLOGIST / ROYALTY INSPECTOR)	GOVERNMENT PLEADER
3939	MCA/2155/2015	15/10/2015	RAMANBHAI TARSIBHAI RAVAR,	MR SHAILESH C SHARMA	STATE OF GUJARAT,SANDLE SAHEB DISTRICT DEVELOPMENT OFFICER	,(MR RA MISHRA)
3940	MCA/2156/2015	29/10/2015	JOSHIYARA RANCHHODBHAI DANJIBHAI,	MS. KRUTI M SHAH	STATE OF GUJARAT,HARDEEPSINH PRATAPSINH ZALU	GOVERNMENT PLEADER,NOTICE UNSERVED
3941	MCA/2165/2015	28/08/2015	DIPESH GIRISHKUMAR SHETH,	MR DP JOSHI	G R ALORIYA,E P DESAI - CHAIRMAN,E P DESAI - JOINT DIRECTOR,MUKESH KUMAR - IAS - COMMISSIONER OF SCHOOL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3942	MCA/2170/2015	20/01/2016	SWARUP DEVRAJ JAIN,	MR ASHISH M DAGLI	STATE OF GUJARAT,S S NINAMA-POLICE SUB INSPECTOR,BHARATBHAI-WRITER,M B NAKUM-POLICE INSPECTOR,	GOVERNMENT PLEADER,NOTICE SERVED
3943	MCA/2173/2015	03/08/2015	GOVINDBHAI J GAMIT S/O JATARIABHAI GAMIT,	MR NV SOLANKI	STATE OF GUJARAT,COMMISSIONER OF MIDDAY MEAL AND SCHOOLS MUKESHKUMAR,DIRECTOR OF GUJARAT COUNCIL FOR EDUCATION,DIRECTOR	
3944	MCA/2175/2015	03/08/2015	UDAY CHANDRAKANT RAWAL,PRESIDING OFFICER-LABOUR COURT	MR YOGEN N PANDYA	MUKESHBHAI JAYESHBHAI SHAH - DEPUTY EXECUTIVE ENGINEER,	
3945	MCA/2176/2015	03/08/2015	GHANSHYAM VIRENDRABHAI DAVE,	MR YOGEN N PANDYA	MUKESHBHAI JAYESHBHAI SHAH- DEPUTY EXECUTIVE ENGINEER,	
3946	MCA/2177/2015	03/08/2015	YASHWANT PRATAPRAY DAVE,	MR YOGEN N PANDYA	MUKESHBHAI JAYESHBHAI SHAH- DEPUTY EXECUTIVE ENGINEER,	
3947	MCA/2178/2015	03/08/2015	RAJUBHAI KANABHAI GOHIL,	MR YOGEN N PANDYA	MUKESHBHAI JAYESHBHAI SHAH- DEPUTY EXECUTIVE ENGINEER,	

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3948	MCA/2183/2015	03/08/2015	SHARDABEN ASHWINBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	K. RAKESH, DISTRICT DEVELOPMENT OFFICER (DDO), MORBI DISTRICT,	
3949	MCA/2185/2015	07/01/2016	AMARSINH MANCHABHAI GAMIT,	MR DIPAK R DAVE	P N JAIN - SECRETARY,P L PATEL - EXECUTIVE ENGINEER,ANKUL CHAUDHARY - DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
3950	MCA/2186/2015	03/08/2015	KRISHNA METALS - THROUGH PARTNER DEVJIBHAI LAVABHAI GONDALIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	RAMAIYA MOHAN - DISTRICT COLLECTOR,K.D.CHANDRANI - DISTRICT DEVELOPMENT OFFICER	
3951	MCA/2189/2015	11/08/2015	BHAVSAR ASHVINKUMAR CHANDUBHAI ALIAS CHANDULAL,	MR ASHOK V BHAVSAR	DILIPKUMAR P MAHIDA,	
3952	MCA/2191/2015	14/08/2015	ASHOKKUMAR KALIDAS SHAH,	MS ARCHANA P PATEL	TRILOKNATH KODUMAL TRILOKANI,	
3953	MCA/2193/2015	15/09/2015	JAKORBEN D/O RATANJIBHAI GOVINDBHAI WD/O RANJITBHAI ARVINDBHAI PATEL,	MR P P MAJMUDAR	P.K. TANEJA,S . M. VASHAVA	
3954	MCA/2195/2015	15/09/2015	SANJAYBHAI BACHUBHAI MAKWANA,	MR BHUNESH C RUPERA	STATE OF GUJARAT,STATE OF GUJARAT,R.C. PATEL,VARSHABEN GOSAI	NOTICE SERVED BY DS
3955	MCA/2196/2015	15/09/2015	PARULBEN D/O CHAMANLAL VALODRA,	MR BHUNESH C RUPERA	STATE OF GUJARAT,STATE OF GUJARAT,R C PATEL,VARSHABEN GOSAI	NOTICE SERVED BY DS
3956	MCA/2200/2015	05/10/2015	RAMESHBHAI DAHYABHAI CHAVADA,	MR MURALI N DEVNANI	STATE OF GUJARAT,SECRETARY,PRAVINA D K OR HER SUCCESSOR,UMESH S SHUKLA OR HIS SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
3957	MCA/2202/2015	06/08/2015	AMITA RAKESH VERMA D/O LALITKUMAR RATILAL JAYSWAL,	MR NILESH I JANI,HCLS COMMITTEE	RAKESH MADANLAL VERMA,	
3958	MCA/2203/2015	26/04/2017	MAYURIBEN RONAKBHAI PARIHAR,	MR R N GHOTRA,(MS MANSHI A MACWAN)	STATE OF GUJARAT,RONAK BHUPENDRA RAJ PARIHAR	DELETED,MR MEHUL S SHAH
3959	MCA/2218/2015	06/08/2015	NAZNINBISMILLAH KHAN PATHAN WIFE OF MEHBOOBHUSENIBRAHIMBHAI CHAUHAN,MINOR ANNIYA AKHTARHUSSAIN MEHBOOB HUSSAIN CHAUHAN	MR RITURAJ M MEENA	MEHBOOB HUSAIN IBRHAIM CHAUHAN,	
3960	MCA/2219/2015	10/08/2015	AKILBHAI IBHRAHIMBHAI VOHRA,	MS MARIYA M DALAL	STATE OF GUJARAT,PUNAMCHAND PARMAR - PRINCIPAL SECRETARY,SHRI RAMKUMAR - CHIEF CONSERVATOR OF FOREST,C K THAKKER - DEPUTY CONSERVATOR OF FOREST	
3961	MCA/2232/2015	02/12/2015	REVABHAI JESINGBHAI SABHAD,NIRUBHA VAGHUBHA SINCE DECD.THR'HEIRS.,RANA DHIRAJBA DAUGHTER OF NIRUBHA,RANA JAYDIPSINGH SON OF NIRUBHA	MR PH PATHAK	C N PANDE,YOGESH CHAVDA	GOVERNMENT PLEADER,NOTICE SERVED
3962	MCA/2233/2015	10/08/2015	RAMANI JAYANTILAL LAVJIBHAI,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	ARVIND AGRAWAL-IAS -ADDL.CHIEF SECRETARY,M.THANERSAN-IAS-COMMISSIONER OF GEOLOGY AND MINING,K N MAVADIYA (IN CHARGE)ASSISTANT DIRECTOR	
3963	MCA/2234/2015	10/12/2015	MISHAL ASHOKBHAI RAVAL,	MR YOGEN N PANDYA	JAYPRAKASH SHIVHERA,	MR HS MUNSHAW
3964	MCA/2235/2015	06/08/2015	ASHWINBHAI BACHUBHAI KAILA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	K RAJESH - DISTRICT DEVELOPMENT OFFICER,	
3965	MCA/2245/2015	17/08/2015	PATEL HARIBHAI BHUTABHAI - SINCE DECEASED,HEMIBEN HARIBHAI,BABUBHAI HARIBHAI,DHIRAJBHAI HARIBHAI,MANJULABEN HARIBHAI,GANESHBHAI HARIBHAI	MR DHAVAL SHAH	RAJIV GUPTA - SECRETARY / ADDITIONAL CHIEF SECRETARY,VIJAYKUMAR NEHRA - COMMISSIONER	
3966	MCA/2256/2015	05/07/2016	PARSHOTTAM HIRABHAI CHUDASAMA,	MR SAMIR B GOHIL	P K TANEJA OR HIS SUCCESSOR,H K MEHTA - CHIEF CONSERVATOR OF FOREST OR HIS SUCCESSOR,SANDIPKUMAR - DEPUTY CONSERVATOR OF FOREST OR HIS SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3967	MCA/2257/2015	09/02/2016	PURSHOTTAMBHAI SOMABHAI,MANUBHAI VASRAMBHAI PARMAR	MR KRUNAL D PANDYA	GUJARAT STATE HANDLOOM AND HANDICRAFTS DEVPT.CORPN. LTD.,,	MR HS MUNSHAW

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3968	MCA/2262/2015	10/02/2016	NARAN D PARMAR,	MR. MUKESH T MISHRA	P D RATHOD OR HIS SUCCESSOR IN OFFICE,DEPUTY DIRECTOR OF AGRICULTURE (ENGG),DEPUTY DIRECTOR OF AGRICULTURE (EXT)	GOVERNMENT PLEADER
3969	MCA/2267/2015	12/08/2015	SILVIYA JOSEPH SAMUEL (F),	MR BM GUPTA	BHAVESH PRAKASHBHAI SINNERKAR (M),	
3970	MCA/2270/2015	30/11/2015	SURENDRANAGAR DISTRICT MAJDOOR SANGH,	MR NILESH M SHAH	IRRIGATION PANCHAYAT DIVISION,IRRIGATION PANCHAYAT SUB DIVISION,DIRECTOR OF PENSION AND PROVIDENT FUND,DISTRICT EXAMINER OF LOCAL FUNDS AUDIT	GOVERNMENT PLEADER,MR HS MUNSHAW
3971	MCA/2274/2015	26/10/2015	SUSHILABEN SHANTIBHAI PATEL,HITESH SHANTIBHAI PATEL	MR. KSHITIJ P VAKIL	KULDIP ARYA DISTRICT PANCHAYAT DEVELOPMENT OFFICER,MAHAESH P MEHTA ADMINISTRATIVE OFFICER	MR HS MUNSHAW
3972	MCA/2277/2015	26/10/2015	DALSUKHBHAI BHANJIBHAI PRAJAPATI,	MR NK MAJMUDAR	POLICE INSPECTOR,	GOVERNMENT PLEADER
3973	MCA/2279/2015	10/09/2015	KETANBHAI SAJANLAL SHAH,	MS. KRUTI M SHAH	STATE OF GUJARAT,THE DIRECTOR OF MUNICIPALLITIES,RAVIKUMAR ARORA-THE COLLECTOR,JAGUBHAI VASAVA-THE CHIEF OFFICER,SONALBEN SOLANKI-THE PRESIDENT	NOTICE SERVED BY DS,HL PATEL ADVOCATES
3974	MCA/2284/2015	12/08/2015	STAR INDIA PRIVATE LTD - THROUGH AUTHORISED SIGNATORY,	NANAVATI & CO.	MOHAN JHA - COMMISSIONER OF POLICE - RAJKOT,M B NAKUM - POLICE INSPECTOR (DCB)	
3975	MCA/2286/2015	14/09/2015	ASHOKBHAI RATILAL KOSHTHI,	S D MANSURI	STATE OF GUJARAT,J M PATEL,M U MASI	,GOVERNMENT PLEADER
3976	MCA/2287/2015	13/08/2015	KAMLABEN GOPALDAS ASNANI,	VISHAL S AWTANI	STATE OF GUJARAT,RAJKUMAR BENIWAL - COLLECTOR,MAINTAINENCE SURVEYOR (SARDARNAGAR)	
3977	MCA/2310/2015	07/09/2015	SOU MOTU,	SUO MOTU	THE DISTRICT SUPERINTENDENT OF POLICE,	NOTICE SERVED
3978	MCA/2311/2015	04/11/2015	DILIPKUMAR NANDLAL PATEL,	MR MS MANSURI	YOGINI VASANTDEVI AROGYA MANDI (HOSPITAL),NITINBHAI NATVARLAL PARIKH,RAJUBHAI SHAH	MR MTM HAKIM
3979	MCA/2313/2015	08/10/2015	LAXMANBHAI ALMAJIBHAI ANSARI,	MR YOGEN N PANDYA	MR. DR. VIKAS MISHRA DEAN,	GOVERNMENT PLEADER
3980	MCA/2317/2015	19/08/2015	HARISHBHAI RAMANBHAI DESAI,	MR VIMAL A PUROHIT	PRAVINCHANDRA NARSINHBHAI INTWALA,THAKOREBHAI NARSINHBHAI INTWALA	
3981	MCA/2320/2015	09/09/2015	JAYESHBHAI JAGDISHBHAI DAMOR,SANDIPBHAI SAMSUBHAI VASAIYA,SANDIPKUMAR LAXMANBHAI DAMOR,PANDOR PRAKASH PRABHUBHAI,MAYURKUMAR SAHDEVBHAI GAMETI,DAMOR RANJANBEN MAHESHBHAI,PANDOR ROSHNIBEN VINODBHAI,DESAI VISHNUBHAI MAGANBHAI,VAGHELA SIDDHRAJSINH RAJENDRASINH	MR GM JOSHI	K SRINIVAS,S K PANDYA DISTRICT COLLECTOR	NOTICE NOT RECD BACK,NOTICE SERVED
3982	MCA/2321/2015	01/09/2015	DEVABHAI LALABHAI AHIR,	(MR AJ SHASTRI)	A J SHAH,JAYANTIBHAI R MEHTA,MADHUBHAI BHURIYABHAI CHAUDHARY,G.J. PANDYA	
3983	MCA/2326/2015	19/02/2016	DARSHANNABEN SHAILESHBHAI KAMADIYA AND D/O NANDLALBHAI RAANK,	MR BHAVIN H ANADKAT,MR HARSHIL C DATTANI	SHAILENDRABHAI AMARSHIBHAI KAMADIYA,	MR MIHIR VAKHARIYA
3984	MCA/2327/2015	26/10/2015	YAGNESH MADHUKANT SHAH,	MR RAJESH P MANKAD	PRASHANT PARALIKAR, ASSISTANT GENERAL MANAGER (HR),V L KHUPSE,C SITARAM	NOTICE UNSERVED,M/S TRIVEDI & GUPTA
3985	MCA/2334/2015	08/10/2015	UNIQUE OPTICAL FIBER AND TELECOM SERVICE PRIVATE LIMITED,	MR RJ GOSWAMI	MR.M. S. DHILLON - CHIEF GENERAL MANAGER,	MS PJ DAVAWALA
3986	MCA/2339/2015	04/07/2016	RAMESHGIRI BECHARBHAI GIRINAMA,	MR CHINTAN S POPAT,MR. NISARG D SHAH	B B SWAIN OR HIS SUCESSOR,A K RAKESH OR HIS SUCESSOR,MANOJ KOTHARI OR HIS SUCESSOR,D. B. KANANI OR HIS SUCESSOR , TALATI CUM MANTRI	GOVERNMENT PLEADER,NOTICE SERVED,MRS FALGUNI D PATEL

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
3987	MCA/2340/2015	31/07/2018	HARESH MANSUKHLAL VITHALANI,	MR HITESH N ACHARYA	STATE OF GUJARAT,T M DHOLAKIYA,B N NAVLAVALA,SUJIT GULATI (IAS),POONAM NATRAJAN- SECRETARY,,D.J. VATSRAJ,M.S. DAGUR,AINDRI ANURAG,MUKESH KUMAR , IAS,,GUJARAT PUBLIC SERVICE COMMISSION	GOVERNMENT PLEADER,NOTICE SERVED BY DS
3988	MCA/2347/2015	07/10/2015	DARBARASINGH C S/O CHAINSINGH SIKH,	MR MS TRIVEDI	G C AGRAWAL,AMARSINGH	NOTICE SERVED,MR ANAL S SHAH
3989	MCA/2352/2015	02/12/2015	PALAKBEN PRAKASHBHAI CHAUDHARY,KUNDAN JOITARAM PATEL,RATHOD DHAIRYASINH BHARATSINH,DARSHANPURI LADHUPURI GOSWAMI	MR TR MISHRA	HITA PATEL,	GOVERNMENT PLEADER
3990	MCA/2354/2015	26/02/2016	SUSMA SACHIN PANCHOLI DAUGHTER OF RAJNIKANT THAKOR,	MR RB THAKOR	SACHIN ARVINDBHAI PANCHOLI,	NOTICE SERVED
3991	MCA/2355/2015	23/03/2016	SUSMA SACHIN PANCHOLI DAUGHTER OF RAJNIKANT THAKER,	MR RB THAKOR	SACHIN ARVINDBHAI PANCHOLI,	NOTICE NOT RECD BACK
3992	MCA/2356/2015	17/12/2015	ROMITA WIFE OF PARAG GOHEL DAUGHTER OF DINESHBHAI,	MR SANDEEP R LIMBANI	PARAG PRABHUDASBHAI GOHEL,	RULE SERVED
3993	MCA/2357/2015	23/09/2015	GUJARAT AGRO INDUSTRIES CORPORATION LIMITED,	MR UMANG K CHOKSI	K SHRI-NIVASAN-REVENUE SECRETARY,RAKESH SHANKAR-CHIEF CONTROLLING REVENUE AUTHORITY,R M GAMBHIR-PRANT OFFICER,R M GAMBHIR-DEPUTY COLLECTOR	
3994	MCA/2359/2015	05/12/2016	DEEP BHARAT AGRAWAL D/O RAMESHCHANDRA HIRALAL SHAH,	MS. KRUTI M SHAH	BHARAT SHIVDAYAL AGRAWAL,	MR MANTHAN K BHATT
3995	MCA/2360/2015	21/08/2015	PATEL VIRCHANDBHAI BECHARDAS,	MR PM BHATT	STATE OF GUJARAT,THE LD. MAMLATDAR AND ALT NO.2,,LD. DY.COLLECTOR SHRI (L.R.),COLLECTOR SHRI,GUJARAT REVNUE TRIBUNAL,HEIRS OF DECD. VAIDYA ROHITKUMAR KASHIRAM,JAYESHKUMAR ROHITBHAI VAIDYA,DAKSHESHKUMAR ROHITBHAI VAIDYA,BABABHAI @ ASHISHKUMAR ROHITBHAI VAIDYA,BAI RAI WD/O DECD. KASHIRAM KALIDAS-DIED ON 23/09/2001,,PATEL BHIKHABHAI BECHARDAS-DECD.,PATEL PRAHLADBHAI BHIKHABHAI,PATEL MEENABEN RAMDAS,PATEL JASHIBEN ISHVERLAL,PATEL MANIBEN RAMANLAL,PATEL NILINKUMAR PARSHOTTAMBHAI,DESAI KANJIBHAI NAGJIBHAI	
3996	MCA/2361/2015	30/10/2015	BHARAT RUPABHAI SOLANKI,REHMAN ABDUL VAHAB ANSARI,MUSTUFA GULAMHUSSAIN SHAIKH,KS ZHALA	(MR AJ SHASTRI)	SRINIVASAN-SECRETARY,JAYDEEP NARAYANSINH-SECRETARY-STATE OF GUJARAT,RAJKUMAR BENIWALA-DIST.COLLECTOR	DS AFF.NOT FILED (N)
3997	MCA/2365/2015	02/12/2015	MAGANLAL LILADHAR GAREJA,	(MR AS SUPEHIA)	SUJIT GULATI,H R CHAVDA,H K DHOKIYA,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED,(MR RA MISHRA)
3998	MCA/2366/2015	02/12/2015	KANTILAL NAGJIBHAI PARMAR,	(MR AS SUPEHIA)	SUJIT GULATI,H R CHAVDA,H K DHOKIYA,DIRECTOR OF PENSION AND PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED,(MR RA MISHRA)
3999	MCA/2371/2015	28/08/2015	VALJIBHAI MOTIBHAI PARMAR,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	D J VATSRAJ,P D VITHLANI,ANIL MAKKIM-ADDITIONAL DIRECTOR	
4000	MCA/2372/2015	03/09/2015	MAHSANA DISTRICT CO.OP.MILK PRODUCERS' UNION LTD,	MR AJAY R MEHTA	SANJAY PRASAD,	NOTICE SERVED BY DS
4001	MCA/2375/2015	26/08/2015	NITIN DINESHBHAI VALODRA,	MR PH PATHAK	NIRMAL SOLANKI OR HIS SUCCESSOR IN OFFICE,	
4002	MCA/2386/2015	20/12/2018	JAYESHKUMAR MAHENDRABHAI PARMAR,	MR GUNVANT R THAKAR	J N SINGH IAS,N I PATEL,N R PATEL IN CHARGE PAY AND ACCOUNTS OFFICER	GOVERNMENT PLEADER
4003	MCA/2387/2015	27/01/2016	PARTH KIRANBHAI TRIVEDI,	MR VISHWAS S DAVE	SIMABEN PARTH TRIVEDI,	MR PJ KANABAR

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4004	MCA/2396/2015	01/09/2015	PARSHOTTAMBHAI RAGHUNANDAN JOSHI,	MR HEMANT MAKWANA	STATE OF GUJARAT,SANDHYA BHULLAR , DOT	
4005	MCA/2398/2015	28/08/2015	UMAKANT KANTILAL NAGAR,BIPIN LAXMANBHAI PATEL,PARIMAL RAVINDRASINH BUCH-(RETIRED ON THE POST CLERK ON 31/08/2012),NARANBHAI RAMABHAI PRAJAPATI-(RETIRED ON THE POST OF CLERK),BIREN RAMANLAL PUROHIT	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,THE MANAGING DIRECTOR-D B AANDE	
4006	MCA/2399/2015	28/08/2015	UPENDRA JANAKSINGH RAO,POPATLAL RAMJIBHAI PEDHADIYA-RETIRED ON THE POST OF PROJECT ASSISTANT),RAVINDRA BHANUSHANKAR RAVAL-(RETIRED ON THE POST PROJECT ASSISTANT),KANAIYALAL DURLABHAI CHAUHAN-RETIRED ON THE POST OF JUNIOR CLERK ON 31/01/2015)	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,THE MANAGING DIRECTOR -D B AANDE	
4007	MCA/2400/2015	19/01/2016	KASAMBHAI MANUBHAI AJMERI,	MR TR MISHRA	DISTRICT DEVELOPMENT OFFICER,N I PATEL - DIRECTOR OF ACCOUNTS AND TREASURY,T K SONI - CHIEF MEDICAL OFFICER,GANDHINAGAR DISTRICT PANCHAYAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
4008	MCA/2402/2015	16/09/2015	HASMUKHLAL MITHALAL SARAIYA,	MR P P MAJMUDAR	MAYANKBHAI CHAVDA,KIRTIBHAI PARMAR	GOVERNMENT PLEADER
4009	MCA/2403/2015	19/04/2016	ARPITABEN ARVINDBAHI SHRIMALI,	MR SS ACHARYA	RASHMIKANT NATVARLAL PURANI,	NOTICE SERVED,MR.SANAT B PANDYA
4010	MCA/2410/2015	28/08/2015	CHANDUBHAI VIRSANGBHAI GOHIL,KANTIBHAI LAXMANBHAI VARIYA,LAXMANLAL GAUTAMJI CHAUDHARY,JIVANBHAI MOTIBHAI DHORIYA,KARANSINH VINUJI CHAVDA	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,THE MANAGING DIRECTOR- D B AANDE	
4011	MCA/2419/2015	28/09/2015	DEVRAJBHAI BHUVANBHAI CHUDASAMA,	HCLS COMMITTEE,MR GAURAV K MEHTA	GYANENDRASINH MALIK,KIRANSINGH RAMSINGH RAWAT , POLICE INSPECTOR	
4012	MCA/2421/2015	16/10/2015	VIRNAGAR COOPERATIVE HOUSING SOCIETYLTD.,ANKITBHAI NATVARLAL PATEL,HEMANTBHAI JIVANLAL BHATT,MANISHBHAI ANILBHAI PATWA,JIGNESH BABUBHAI PATEL	MR NK MAJMUDAR	STATE OF GUJARAT,TOWN PLANNING COMMITTEE,APPROPRIATE AUTHORITY,MEHSANA MUNICIPALITY,MEHSANA URBAN DEVELOPMENT AUTHORITY,PINAKIN NARMADASHANKER TRIVEDI,COOPERATIVE BANK MAHESANA,UTTAR GUJARAT VIJ COMPANY LTD,DEPUTY EXECUTIVE ENGINEER	
4013	MCA/2430/2015	19/12/2018	CHAROTAR COOPERATIVE HOUSING SOCIETY,,NAYANBHAI DEVIPRASADBHAI SWADIYA,HASUMATIBENAMRUTLAL MASTER,PREMILABEN JAGDISHBHAI CHOKSI,VIJAYBHAI HARIBHAI PATEL,PUSHPABEN PRAVINBHAI SHAH,SURYAKANT JASBHAI AMIN	THAKKAR AND PAHWA ADVOCATES	KALABEN HIMMATLAL PATEL,TARU ASSOCIATES,LALIT NATRWARLAL ZALA,NACHIKET P PATEL,NISHA BHUPENDRA SHAH,IRFAN MEHBOOB PATHAN,SAMIMBANU MEHBOOB PATHAN,ALPABEN RAVINDRABHAI SHAH	,MR BAIJU JOSHI,MR PARTHIV B SHAH,MR SALIL M THAKORE
4014	MCA/2431/2015	30/11/2015	RIDDHISHKUMAR NARENDRAKUMAR VASHI,	MR PH PATHAK	MEGHABEN MEHTA,	MR HS MUNSHAW
4015	MCA/2432/2015	30/10/2015	VIRAJI NARAN MAHESHWARI,	MR PH PATHAK	G B GADHVI,	GOVERNMENT PLEADER
4016	MCA/2435/2015	31/08/2015	THE GUJARAT ARDH SARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK	MONABEN KHANDHAR,HITABEN PATEL DIRECTOR OF ANIMAL HUSBANDRY	
4017	MCA/2440/2015	29/04/2016	JAMILABEN SULTANBHAI CHAUHAN,	MR JAYRAJ CHAUHAN	FAKIRMAHAMAD IBRAHIM MULTANI,	MR AA HUSSENI
4018	MCA/2444/2015	13/10/2015	JITENDRA RAMABHAI PATEL THRO. POA, BHATABHAI MERUBHAI BHARWAD,SANDIPBHAI THAKOREBHAI PATEL	MR RUTUL P DESAI	STATE OF GUJARAT,AVANTIKA SINGH AULAKH IAS	NOTICE SERVED
4019	MCA/2472/2015	23/02/2016	JAGDISH CHANDRA KALYANJI PATEL,	MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT	STATE OF GUJARAT,THE DIRECTOR SHRI Y S RAVAT,THE DIRECTOR SHRI VIJAY PATEL,ASSISTANT CURATOR SHRI HASMUKHBHAI C PATEL	,GOVERNMENT PLEADER
4020	MCA/2474/2015	08/10/2015	BHAILA KALU,	MR MS TRIVEDI	G C AGRAWAL OR HIS SUCCESSOR,ASHUTOSH GANGAL OR HIS SUCCESSOR	MR RAMNANDAN SINGH
4021	MCA/2476/2015	10/09/2015	HETALBHAI CHHITUBHAI PATEL,	MR. BHAUMIK DHOLARIYA	P N PATEL - POLICE INSPECTOR,	

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4022	MCA/2477/2015	06/11/2015	HIRALBEN WIDOW OF DARSHITBHAI AMRATBHAI SANCHANIYA @ GAJJAR,VISHWA (MINOR) THROUGH HIRALBEN DARSHITBHAI SANCHANIYA,AMRAT NARSHIBHAI SANCHANIYA @ GAJJAR	MR MAYUR RAJGURU	NEW INDIA ASSURANCE CO. LTD. THROUGH AUTHORISED OFFICER OR HIS SUCCESSOR,HARIVANSH SHRIRAM DULAR,M/S R P GUPTA AND SONS OFFICE	RULE UNSERVED,MR AJAY R MEHTA
4023	MCA/2487/2015	29/06/2016	VAISHALIBEN PARASBHAI PANDYA DAUGHTER OF HARESHBHAI PANDYA,	MR SANDEEP R LIMBANI	PARAS ASHOKBHAI PANDYA,	MS MITA S PANCHAL
4024	MCA/2490/2015	08/03/2019	RABARI JIVATIBEN SOMABHAI, SINCE DECD. THROUGH LEGAL HEIRS,RABARI NAGAJIBHAI SOMABHAI,RABARI AMARIBEN DAYA,RABARI RATUBEN GOVA,RABARI HARKHUBEN SOMABHAI,RABARI JETUBEN DEVSIBHAI	DECEASED LITIGANT,MR AR THACKER	H K DAS - IAS - OR HIS SUCCESSOR IN HIS OFFICE,U D SINGH OR HIS SUCCESSOR IN HIS OFFICE,B A VYAS OR HIS SUCCESSOR IN HIS OFFICE,RANA OR HIS SUCCESSOR IN HIS OFFICE	GOVERNMENT PLEADER,RULE SERVED
4025	MCA/2491/2015	08/03/2019	JAVIBEN DEVSHIBHAI HARIJAN YATALIYA,	MR AR THACKER	H K DAS - IAS - OR HIS SUCCESSOR IN HIS OFFICE,U D SINGH OR HIS SUCCESSOR IN HIS OFFICE,B A VYAS OR HIS SUCCESSOR IN HIS OFFICE,RANA OR HIS SUCCESSOR IN HIS OFFICE	GOVERNMENT PLEADER,RULE SERVED
4026	MCA/2495/2015	07/10/2015	KANUBHAI MANGALBHAI HARIJAN,JASHWANTBHAI ATMARAM PATEL,HIRABHAI MAGANBHAI SOLANKI,PURSHOTTAM TRIKAMBHAI PATEL,PRAKASH VISHWANATH MAVALANKAR,KANUBHAI GALABHAI CHUNARA,PRAVINBHAI BUDHABHAI SOLANKI	MR JAYANT P BHATT,MR JEET J BHATT	ARVINDKUMAR KIRITBHAI SOLANKI,BHARAT RAMESHBHAI SHAH - DIRECTOR OF AGRICULTURE,HITESH MAHESHBHAI BABARIYA,	GOVERNMENT PLEADER
4027	MCA/2498/2015	26/10/2015	RASHTRIYA MAZDOOR UNION,	MR RAJESH P MANKAD	POONAMCHAND PARMAR, IAS,AKSHAY KUMAR SAXANA,IFS	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4028	MCA/2499/2015	07/09/2015	HAJI USMANGANI ABDULREHMAN SHAIKH,	MR MAKBUL I MANSURI	MOHAMMAD SALIM USMANGANI SHAIKH,	
4029	MCA/2502/2015	24/09/2018	RAJUBHAI RATILAL RAVAL,MEENABEN RAJUBHAI RAVAL	DECEASED LITIGANT,MRS KRISHNA G RAWAL	BAHDRESH C SHAH PRINCIPAL,	MS VYOMA K JHAVERI
4030	MCA/2507/2015	07/01/2016	UNIQU YARN INDUSTRIES PVT LTD,	MS VIDHI J BHATT	KAPILABEN BHARATBHAI PATEL,ARVIND AGRAWAL,PRASHANT BHATT	NOTICE SERVED,MR RITURAJ M MEENA,MR SP MAJMUDAR
4031	MCA/2512/2015	22/03/2016	ARVINDBHAI RAMANBHAI CHAUHAN,	MR DIPAK R DAVE	DIRECTOR, HIRENBHAI K VYAS,TALUKA DEVELOPMENT OFFICER,SECRETARY, PANCHAYAT, RURAL HOUSING AND RURAL DEVELOPMENT DEPT.	NOTICE SERVED,MR DP JOSHI,MR HJ DHOLAKIA
4032	MCA/2518/2015	21/12/2015	BABUBHAI VIRAMBHAI PATEL,	MR.JAY S SHAH	MR.PRITAMCHANDRA C. THAKUR,MR. VIPUL VIJOY	GOVERNMENT PLEADER
4033	MCA/2519/2015	11/09/2015	NAZMABEN SADDAMBHAI SHAKARAYANI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,GIRISH SHAH,N H BARAT,RAJENDRA KUMAR,MANISHABEN CHANDRA,AMIT A PANDYA	,GOVERNMENT PLEADER,MR PREMAL R JOSHI
4034	MCA/2523/2015	07/10/2015	HARSHIDABEN DASHRATHLAL TRIVEDI,	MS MAMTA R VYAS	SUJIT GULATI , IAS,MUKESH KUMAR IAS,A K RATHOD	GOVERNMENT PLEADER
4035	MCA/2526/2015	06/01/2016	GIRISH SUNDHIYA-S/O JETHABHAI SUNDHIYA,	MR MS RAO	G C AGRAWAL OR HIS SUCCESSOR IN OFFICE,RAHUL AGARWAL OR HIS SUCCESSOR IN OFFICE,ASHUTOSHI OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR RAVI KARNAVAT
4036	MCA/2527/2015	05/01/2016	KALPESH RAMESHCHANDRA VYAS,	MR VM DHOTRE,MR. MAYUR V DHOTARE	BHIKHABHAI VELJIBHAI THAKKAR-MANAGING TRUSTEE OF HIRAMANEK EDUCATION AND,CHELABHAI RAMABHAI KHARSAN-DY. MUNICIPAL COMMISSIONER,SUJIT GULATI-ADDITIOANL CHIEF SECRETARY-,ASHOKBHAI KANAIYALAL RATHOD,R I PATEL (RAMESHBHAI ISHWARBHAI PATEL	,MR AD OZA,MR ANKIT SHAH
4037	MCA/2528/2015	13/10/2015	HAKMABHAI ANDAJI PATEL,	MR GK RATHOD,MR MUKESH H RATHOD	MAVJIBHAI CHATURBHAI PATEL,LAXMANBHAI UKABHAI PATEL	NOTICE SERVED,MR YOGEN N PANDYA

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4038	MCA/2530/2015	02/12/2015	KALUBHAI HIRABHAI PATEL,AJITSINGH BANESINGH PARMAR	MR ND SONGARA	B B SWAIN,HARIT SHUKLA,J K ASTIK,A J SARSHIYA,HITENDRASINH PRAVINSINH ZALA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR Y J PATEL
4039	MCA/2531/2015	02/12/2015	PRABHABEN BANABHAI VALODARA,DINESHBHAI TAPUBHAI VALODARA	MR ND SONGARA	B B SWAIN,HARIT SHUKLA,J K ASTIK,A J SARSHIYA,HITENDRASINH PRAVINSINH ZALA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR Y J PATEL
4040	MCA/2533/2015	14/10/2015	THE VIVEKANAND VIKAS MANDAL THRO ITS MANAGING TRUSTEE,	MS SEJAL K MANDAVIA	M T SHAH,	NOTICE SERVED BY DS
4041	MCA/2534/2015	08/09/2015	FARUK MOHAMMEDHUSSAIN CHHIPA,	MR SAMIR AFZAL KHAN	HITENDRA R SHAH, DEPUTY ESTATE OFFICER,POLICE INSPECTOR	
4042	MCA/2535/2015	20/10/2015	PRASHANT PIYUSHKUMAR JOSHI,	MR.MANAN BHATT	STATE OF GUJARAT-THRO SECRETARY PRAHLADBHAI JASHBHAI PATEL,HARESH JASHBHAI PATEL	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4043	MCA/2540/2015	08/09/2015	GITA RAJESHKUMAR PATEL,	MR BHARGAV HASURKAR	RAJESHKUMAR D PATEL,	
4044	MCA/2543/2015	29/10/2015	HADABHAI DANABHAI MOBH,	MR MUKESH H RATHOD	MADHUKAR VINAYCHANDRA GANDHI,NAVALSINH DINTABHAI SOLANKI	GOVERNMENT PLEADER
4045	MCA/2549/2015	02/03/2016	RAJESHWARI W/O MUKESHBHAI DAVE,	APURVA K JANI	MUKESHKUMAR KANUBHAI DAVE,	HL PATEL ADVOCATES
4046	MCA/2553/2015	30/10/2015	DINESHBHAI NATHUBHAI KOLI,	MR SATYEN B RAWAL	UDIT AGRAWAL COLLECTOR,	
4047	MCA/2574/2015	07/01/2016	AMIBEN PARAGBHAI RABARI D/O BHAGWANBHAI SAKABHAI RABARI,	MS SANVIDA S SONI	PARAGBHAI RAIMALBHAI RABARI,	RULE SERVED
4048	MCA/2576/2015	29/04/2019	JAHIRKHAN GULZARKHAN PATHAN,	MR MM SAIYED	PADMARAJ A GAMIT,N F VASAVA,HARSHAD BABULAL MEHTA,SHRI N.M.GANDHI	,GOVERNMENT PLEADER
4049	MCA/2581/2015	22/09/2017	HINABEN W/O OF MAHENDRASINH RAVALJI,	MR NIRAV C SANGHAVI	MAHENDRASINH JASHVANTSINH RAVALJI,	HARSHADKUMAR D PANCHAL
4050	MCA/2582/2015	26/10/2015	JITESHBHAI BHAGWANJIBHAI PANSURIYA,	MR SHAKTI S JADEJA	SHAAMJIBHAI B RANPARIYA,	
4051	MCA/2583/2015	06/11/2015	MITHA SEVA SAHAKARI MANADALI LIMITED,TARETI SEVA SAHAKARI MANADALI LIMITED,NAGALPUR SEVA SAHAKARI MANADALI LIMITED,LINCH SEVA SAHAKARI MANADALI LIMITED,SANSKAR CO OPERATIVE CREDIT SOCIETY LIMITED,DIPAKBHAI PRAHALADBHAI PATEL	MR DIPAN DESAI	NALIN UPADHYAY - REGISTRAR,LOCHAN SEHARI - COLLECTOR MEHSANA,HASMUKHLAL RAMNIKLAL MODI - ELECTION OFFICER,PRATIKKUMAR SUBHASHCHANDRA UPADHYAY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4052	MCA/2601/2015	21/04/2016	REKHABEN DAUGHTER OF PRAVINSINH FATESINH PARGI,MINOR DRITI THROUGH MOTHER REKHABEN D/O PRAVINSINH FATESINH PARGI	(MR PARESH M DARJI)	MACHAR MAHESHBHAI NAGINBHAI,	DARSHIT R BRAHMBHATT,SEHBAZHUSAN A KADRI
4053	MCA/2611/2015	15/09/2015	HARIVADAN SHANTILAL JOSHI,	MR BHARGAV HASURKAR	STATE OF GUJARAT,DISTRICT COLLECTOR,JAMNAGAR MUNICIPAL CORPORATION,DIRECTOR OF ARCHEOLOGY,AMUBHAI KARIA- MANAGING PARTNER OF M/S.D. BHAGWANJI & CO	
4054	MCA/2613/2015	18/02/2016	VALJIBHAI MOTIBHAI PARMAR,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	D J VATSRAJ MEDICAL SUPERINTENDENT,P D VITHLANI DIRECTOR,ANIL MAKKIM ADDITIONAL DIRECTOR	NOTICE SERVED
4055	MCA/2617/2015	01/10/2015	MANJULABEN RAMNIKLAL THANKI,	MR AS VAKIL	STATE OF GUJARAT THRO PRINCIPAL SECRETARY,THENANARASAN- COMMISSIONER,Y.C. PATEL-GEOLOGIST,COLLECTOR,GUJARAT MINERAL RESEARCH AND DEVELOPMENT SOCIETY	,NOTICE SERVED BY DS
4056	MCA/2619/2015	13/01/2016	VAISHALIBEN W/O SANJAYKUMAR B RAVAL,	MR MANISH J PATEL	SANJAYKUMAR BALKRISHNA RAVAL,STATE OF GUJARAT (DELETED)	DELETED,RULE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4057	MCA/2621/2015	15/10/2015	MINAXIBEN BABULAL SOLANKI,	MR PT JASANI	SAURASHTRA GRAMIN BANK,CHAIRMAN	NOTICE SERVED,MR NAGESH C SOOD
4058	MCA/2627/2015	30/11/2018	ANIL POPATLAL GHELANI,	HL PATEL ADVOCATES	CHIEF MANAGER,PRESIDING OFFICER,M.K. GUPTA, GENERAL MANAGER (H.R.)	,NOTICE SERVED,DELETED,NANAVATI ASSOCIATES
4059	MCA/2629/2015	20/12/2018	CHANDRASINH HARISINH JADEJA,	MR PH PATHAK	ANIL SHARMA,RITURAJ MISRA	NOTICE SERVED BY DS,MR MUKESH A PATEL
4060	MCA/2630/2015	25/01/2016	GUJARAT RAJYA ARDHSARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK	C J PATEL,B K BHAVSAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4061	MCA/2631/2015	20/10/2015	RASHTRIYA MAZDOOR UNION,	MR RAJESH P MANKAD	RAVI PRAKASH GANTI-DIRECTOR,NITIN JOSHI-MANAGER	NOTICE NOT RECD BACK,MR. JARJEESKHAN
4062	MCA/2647/2015	02/11/2015	GUJARAT STATE PANCHAYAT TECH.EMPLOYEES FEDERATION THROUGH SECRETARY RAJUBHAI,	MR PRADEEP PATEL	B B SEN OR HIS SUCCESSOR IN OFFICE,ARPANABEN SEN	GOVERNMENT PLEADER,NOTICE SERVED
4063	MCA/2659/2015	17/06/2016	URMILABEN @ BENABEN D/O KANUBHAI JESINGBHAI AND W/O JITENDRASINGH DILIPSINGH RAULJI,	MR SP MAJMUDAR,MS. SHIVANGI M RANA	JITENDRASINGH DILIPSINGH RAULJI,	RULE SERVED BY DS
4064	MCA/2660/2015	20/01/2016	VAISHAKHIBEN DARSHKUMAR DARJI,DEV DARSHKUMAR DARJI-MINOR THROUGH VIASHAKHIBEN D DARJI	(MR PARESH M DARJI)	DARSHAKUMAR HARSHADBHAI DARJI,	RULE SERVED BY DS
4065	MCA/2671/2015	27/07/2016	ISHAK UMARJI PATEL,	MR Y J PATEL	SHABANA ISHAK PATEL,	MR KASHYAP R JOSHI
4066	MCA/2674/2015	22/09/2015	TEJENDRASINH SAJUBHAI JADEJA,	MR PM LAKHANI,MRS R P LAKHANI,MILAN R MARUTI,DHWANI P LAKHANI	PRADEEP SEJUL,G R GADHVI,RUSHIKESH UPADHYAY,D N PATEL	
4067	MCA/2675/2015	19/02/2016	MANISHABEN WIDOW OF PRAVINBHAI GORDHANBHAI PATEL,MINOR SIYA PRAVINBHAI PATEL THROUGH MANISHABEN WD/O PRAVINBHAI GORDHANBHAI PATEL	(MR PARESH M DARJI)	DEPUTY ENGINEER,MADHYA GUJARAT VIJ COMPANY LTD	RULE SERVED,MR RITURAJ M MEENA
4068	MCA/2676/2015	19/02/2016	MANISHABEN WIDOW OF PRAVINBHAI GORDHANBHAI PATEL,MINOR SIYA PRAVINBHAI PATEL THROUGH MANISHABEN WD/O PRAVINBAHI GORDHANBHAI PATEL,RASHMIKABEN DAUGHTER OF GORDHANBHAI SOMABHAI PATLE,JAGRUTIBEN DAUGHTER OF GORDHANBHAI SOMABHAI PATEL,HETALBEN DAUGHTER OF GORDHANBHAI SOMABHAI PATEL	(MR PARESH M DARJI)	DEPUTY ENGINEER,MADHYA GUJARAT VIJ COMPANY LTD	RULE NOT RECD BACK,MR RITURAJ M MEENA
4069	MCA/2686/2015	05/08/2016	KAMLABEN KANJIBHAI PARMAR,KANCHANBEN KANJIBHAI DIVECHA,SHARDABEN RAMJIBHAI BARIYA,KAMLABEN SAVJIBHAI NAIYER,BHIKHUBHAI SAMJIBHAI NIER,LILABEN KESHAVBHAI,RANJANBEN NANJIBHAI,RAMESH MOHANBHAI,KANCHANBEN KHODABHAI,VIJYABEN TAPUBHAI,BHAGVANBHAI BABUBHAI GANGADIYA,GOMTIBEN VALJIBHAI BHANGI,HANSABEN ANANDBHAI VALDARA	(MR NIKHIL S KARIEL)	BHARATKUMAR PRAVINCHANDRA VYAS,DIRECTOR OF MUNICIPALITY,JOINT SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
4070	MCA/2691/2015	07/10/2015	BHADRESHBHAI ISHWARBHAI PUROHIT,	MR ASIT B JOSHI	MOHAN JHA,	NOTICE SERVED BY DS
4071	MCA/2692/2015	10/12/2015	JAGRUTI YUVAK MANDAL KHUDRA,	MS MAMTA R VYAS	SUJIT GULATI,SUNIL KUMAR,C L CHARPOT	GOVERNMENT PLEADER
4072	MCA/2694/2015	21/12/2015	CAMA MOTORS PRIVATE LIMITED,	MR ZUBIN F BHARDA	MUNICIPAL COMMISSIONER,DEPUTY ESTATE AND TOWN PLANNING OFFICER,SABIRHUSSAIN KAMALUDDIN MANSURI	NOTICE SERVED,MR DEEP D VYAS,BHARGAV KARIA & ASSO
4073	MCA/2699/2015	07/10/2015	BHAUTIK VIJAYBHAI BHATT,	MR PINAKIN B RAVAL	R I PATEL,A J SHAH,R R THAKKAR	
4074	MCA/2706/2015	03/11/2015	ANUPAMABEN D/O JAGDISHBHAI BAROT AND W/O VISHALBHAI CHANDUBHAI BAROT,	MR P P MAJMUDAR	VISHALBHAI CHANDUBHAI BAROT,	RULE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4075	MCA/2710/2015	16/10/2015	SHANKERBHAI NAVJIBHAI VAGHELA,	HCLS COMMITTEE,MR GAURAV K MEHTA	JAGDIP NARAYAN SINGH,PUNAMCHAND PARMAR,N S YADAV,J H RATHOD,HARESHBHAI KANTIBHAI PANDYA	
4076	MCA/2711/2015	23/09/2015	JAYLESH KANAILAL BRAHMBHATT,	MR PH PATHAK	L D GOYAL - SECRETARY,RAJIV MAHARSHI - SECRETARY,C CHANDRAMAULI - REGISTRAR GENERAL OF INDIA,S D BHAISARA - JOINT DIRECTOR	
4077	MCA/2718/2015	11/02/2016	URVASHIBEN W/O DHARMENDRASINH PRUTHVISINH GOHIL AND D/O DATTUSINH,	MR DARSHAN P DAVE	DHARMENDRASINH PRATHVISINH GOHIL,	RULE SERVED
4078	MCA/2737/2015	08/10/2015	NANDUBHAI MATHURBHAI VALAND,	MR CHETAN K PANDYA	L B MOSPARA - POLICE INSPECTOR,	
4079	MCA/2738/2015	17/12/2015	SALOMIBEN KIRANBHAI MACWAN,	MR.SHASHIKANT PARMAR	MACWAN KIRANBHAI BARNAD,	RULE SERVED BY DS
4080	MCA/2748/2015	15/12/2015	KAJAL, W/O YOGESH KANJIBHAI CHAKLASIYA AND D/O ARJANBHAI VAGHASIYA,	MR MAYUR RAJGURU	YOGESH KANJIBHAI CHAKLASIYA,	MR. HC CHHATRAWALA
4081	MCA/2751/2015	09/08/2018	ASHOK VIRAMBHAI KARAGATIA,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	S.K VERMA,ANILKUMAR VERMA CHIEF GENERAL MANAGER	RULE SERVED,MS ROOPAL R PATEL
4082	MCA/2754/2015	18/07/2016	ROHIT MANUBHAI PATEL,VIKRAMJI SURGANGJI KHANT,BAKAJI DOLAJI KHANT,BHUPAT CHANDUJI THAKAR,RAMSING SHAKARAJI THAKOR,DASHRATH KANAJI THAKAR,VIRENDRASINGH DALPATSINGH,MANSUKH LALJI PURABIYA,NAVINJI SHAKRAJI THAKOR,JAGDISH KODARJI PARMAR,SANJAY DAYABHAI PATEL,JITENDRASIGH JILUBHAI DABHI,DIPAKSINH BHUPATSINH RATHOD	MR PH PATHAK	POONAMCHAND PARMAR,C N PANDEY THE PRINCIPAL CHIEF CONSERVATOR OF FOREST OR HIS,R L MEENA THE CHIEF CONSERVATOR OF FORESTS OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
4083	MCA/2755/2015	04/11/2015	GEO-FRESH ORGANIC,	(MR AY KOGJE)	THE CHAIRMAN-SHRI KISHANKUMAR,DR.P.V.S.M..GOURI ADVISOR,ORGANIC DIVISION,REEBA ABRAHAM ASSISTANT GENERAL MANAGER	MR MA SAIYAD
4084	MCA/2758/2015	26/11/2015	RANCHHODBHAI BODHABHAI,	MR DHARMESH V SHAH	PRAVINCHANDRA VALJIBHAI GAJERA,YOGESH MANILA CHAVDA,PRADIP NANUBHAI JAIN	GOVERNMENT PLEADER
4085	MCA/2761/2015	15/03/2016	RAMESHBHAI KARAMSINHBHAI RAJPARA,	MR RAJESH P MANKAD	MAHESH SON OF AMRUTLAL MEVADA,	GOVERNMENT PLEADER
4086	MCA/2771/2015	01/10/2015	RAMESHBHAI VIRABHAI SAVANIYA(TRUST REGI NO E/5179),	MR PINAKIN B RAVAL	TRUSTEES LATE DEVASHIBAPA MEMORAILA EDUCATION TRUST,JASHIBEN DEVASHIBHAI SAVANIYA,MASARIBHAI BHAYABHAI BAMBHANIYA,SARDULBHAI BHAYABHAI BAMBHANIYA,RANABHAI BHAYABHAI BAMBHANIYA,VIRABHAI DEVASHIBHAI SAVANIYA,CHARITY COMMISSIONER	
4087	MCA/2774/2015	30/09/2015	INDUBEN HARISHBHAI CHANDEL,KRISHA HARISHBHAI CHANDEL - MINOR THRU MOTHER AND GAURDIAN	MR SAMIR AFZAL KHAN	BHAVIN J PANDYA,KIRANBHAI KANTIBHAI DESAI,HARISH SHANKERLAL CHANDEL	
4088	MCA/2791/2015	04/11/2015	SANJAY MADHAVPRASAD VAISHNAV,	MR VIJAY H NANGESH	STATE OF GUJARAT,PANKAJ CHIMANLAL VASANI - JOINT SECRETARY,K.M. ADHAVARYU DEPUTY SECRETARY,ANISH M MAKAD - COMMISSIONER TECHNICAL EDUCATION,PROF MAHENDRA JOITARAM MODI,PROF. GOPAL MOHANBHAI CHAUHAN	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4089	MCA/2792/2015	29/09/2015	SHAILESH H. SHAH,	HCLS COMMITTEE,MR. MANOJ T DANAK	STATE OF GUJARAT,POLICE INSPECTOR	
4090	MCA/2795/2015	10/02/2016	BHAVESHBHAI NARESHBHAI AMIN,	MR TATTVAM K PATEL	TENSILE STEEL LTD,APURVA DINESHBHAI PATEL	RULE SERVED BY DS
4091	MCA/2796/2015	20/06/2016	BHAVNABEN W/O SURESHBHAI SONDARWA D/O NARANBHAI VIRJIBHAI SOLANKI,	MR RAKESH B SHARMA	SURESHBHAI PRAVINBHAI SONDARWA,	MR DIPAL R RAVAIYA
4092	MCA/2801/2015	14/10/2015	NARENDRAKUMAR GANDHI,	MR ANUJ K TRIVEDI	CENTRAL BANK OF INDIA,RAMNIVAS SYANDOLIA ZONAL MANAGER,SHAILENDRA PRASAD REGIONAL MANAGER	
4093	MCA/2809/2015	07/12/2015	BHARTI NIKHIL JAYCHAND PATE D/O RAJPUT RAJUBHAI GULABSINH,	(MR KUNAL B DAVE)	NIKHIL @ NIKHILESH JAYCHANDBHAI PATEL,	MR DK CHAUDHARI

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4094	MCA/2816/2015	05/10/2015	UNIVERSAL TEXTILE BOBBIN COMPANY,	MR HITESH N ACHARYA	RAJIVKUMAR GUPTA - STATE OF GUJARAT,JAYPRAKASH SHIVHARI - BHAVNAGAR MUNICIPAL CORPORATION,JAYPRAKASH SHIVHARI - MUNICIPAL COMMISSIONER	
4095	MCA/2818/2015	05/10/2015	ANILABEN SANJAYBHAI GAMIT,SANGITABEN MANOJBHAI PATEL,PALLAVIBEN MANOJBHAI TALATI	MR PH PATHAK	KAPIL KANAYALAL PATEL-INCHARGE MANAGING DIRECTOR OR HIS SUCCESSOR IN OFFICE,ARVINDBHAI K PANCHAL MANAGER PROJECT INPUT OR HIS SUCCESSOR IN OFICE,ARVINDBHAI B PATEL ASSI. MANAGER A.H. OR HIS SUCCESSOR IN OFFICE,RAMESHCHANDRA J RANA MANAGER, VAHIVATI OR HIS SUCCESSOR IN OFFICE	
4096	MCA/2825/2015	26/10/2015	PWD EMPLOYEES UNION - THROUGH PRESIDENT,PATEL RATILAL NAMALBHAI,DINESH JAGU THORAT,NAJAR SHUKKAR JADAV,NATU DEVJI PATEL	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4097	MCA/2826/2015	28/10/2015	PWD EMPLOYEES UNION,RATHVA RAMANBHAI MOTIBHAI,RATHVA FATHEHSINHBHAI JOGIBHAI,RATHVA DALIYABHAI DUMDABHAI,MOHANBHAI BHANABHAI,AMARUBHAI CHOTIYABHAI,RAMANBHAI NAGALIYABHAI,RAJESHBHAI ISHWARBHAI,DAMSIYABHAI KAHARIYABHAI,DAMJIBHAI BAKHIYABHAI,SHANKARBHAI HIRABHAI,KEVJIBHAI SAJIYABHAI,RAJANBHAI KAMJIBHAI,RANIYABHAI CHINGABHAI,SHANTIYABHAI SIMJIBHAI,GISIYABHAI JHINJHABHAI,DEVJIBHAI BUBRABHAI,KAJAMBHAI KAGADIYABHAI,JANIYABHAI KAGADABHAI,KISHANBHAI CHANDUBHAI,MAHENDRABHAI MANGUBHAI TADVI,LEMESH SHANKAR VASAVA,ROHIT ARVIND VASAVA,YOHAAN VACHHA VASAVA,SUNIL SEGJI VASAVA,VINESH RAMESH VASAVA,VIKRAM DASHRATH VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER
4098	MCA/2828/2015	26/10/2015	PWD EMPLOYEES UNION - THROUGH PRESIDENT,RUPSINH DHANJI GAMIT,RAJESH MANA GAMIT,AYUB MOHAN GAMIT,MANJULABEN GULAB GAMIT,KAMUBEN POSALIYA GAMIT,METHABEN BINDUBHAI GAMIT,ANITABEN DINESH GAMIT,RASILABEN RAJENDRA GAMIT,CHAMPABEN ROHIT GAMIT,SITABEN SUNIL GAMIT,RAMILABEN GURJI GAMIT,MASHRUBEN SIRISH GAMIT,LATABEN JAMUBHAI GAMIT,GIMBALIBEN BIPIN GAMIT	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
4099	MCA/2833/2015	04/07/2016	NATHUBHAI SALUBHAI KATARA,	MR VAIBHAV A VYAS	P K TANEJA,J N SINGH,PARIKSHITA RATHOD - SUPERINTENDENT OF POLICE,R V CHUDASMA - SUPERINTENDENT OF POLICE,P N RAOL - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4100	MCA/2836/2015	04/07/2016	PATEL RATILAL BHAVANBHAI DOBARIYA,PATEL BABULAL BHAVANBHAI DOBARIYA,PATEL MAHESHBHAI BHAVANBHAI DOBARIYA	VIRAL K SHAH	R J MAKADIA,	GOVERNMENT PLEADER
4101	MCA/2838/2015	01/12/2015	HARIJ TALUKA SAHAKARI KHARID VECHAN SANGH LTD,	MR DIPAN DESAI	HASMUKHLAL RAMNIKLAL MODI,	NOTICE SERVED BY DS
4102	MCA/2839/2015	19/04/2016	BHOI DINESHKUMAR KALUBHAI,	MR KB PUJARA	SUJITKUMAR GULATI - IAS,MUKESH KUMAR - IAS - COMMISSIONER OF SCHOOLS,SHANKARBHAI P CHAUDHARI,NAJMUDDIN ABDEALI GANGARDIWALA	GOVERNMENT PLEADER,MR VISHAL B MEHTA
4103	MCA/2850/2015	11/02/2016	LINA @ LILA YOGESHBHAI HARIYANI D/O KHIMDAS @ BHIKHARAM,	MR P P MAJMUDAR	YOGESH SHANTIRAM HARIYANI,	(MR SANDEEP N BHATT)
4104	MCA/2851/2015	15/01/2016	HANSABEN D/O DEVJI ARJAN BHUVA,	MR P P MAJMUDAR	PRAKASHBHAI HANSRAJBHAI KUCHADIYA,	RULE SERVED

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4105	MCA/2853/2015	03/11/2015	GUJARAT STATE JUDICIAL DEPARTMENT III EMPLOYEES'S FEDERATION,GUJARAT STATE JUDICIAL DEPARTMENT STENOGRAPHER/ P.S. ASSOCIATION	MR VK JOSHI	STATE OF GUJARAT,B N KARIA - THE REGISTRAR GENERAL,ILESHBHAI J VORA - SECRETARY	,GOVERNMENT PLEADER
4106	MCA/2856/2015	03/11/2015	PRAVINCHANDRA SHIVLAL PATEL,BHANUBHAI DALPATSINH VAGHELA,MUKESH NATVARLAL THAKAR,LAXMANBAHI BHAGWANJI VAGHELA,ROHITKUMAR JETHALAL PANDYA,PANKAJ BHAGWATRAI BHATT,DHIRAJBHAI PRAHLADBHAI MODY,SHAILESH PANACHAND DABHI,JAYANT KRUSHNAJI NAIK,ATULKUMAR BHUVNESHCHANDRA BHATT,NUTANKUMAR DINMANISHANKAR RAVAL,PATEL BALWANTBHAI BHULABHAI,LALITBHAI RANCHHODBHAI BHAVSAR,PRAKASH MAGANLAL BAROT,GIRISHCHANDRA GOVINDLAL MERCHANT,PARIKSHIT SHANTILAL JHA,KRUSHNAKUMAR SITARAM BRAHMBHATT,LAXMIKANT MULJIBHAI PARMAR,BALDEVBHAI NANJIBHAI PATEL,ASHOKBHAI KANTILAL VYAS,CHANDRAVADAN HAIPRASAD RAVAL,PRAJAPATI KANUBHAI LAKHDHIRBHAI,ASHOKKUMAR HARIKRUSHNA THAKAR,MANSURI MUSTAMAHMED KALUBAHI,MAHESHKUMAR NATVARLAL DAVE,MANJULA MAHESHKUMAR PATEL,NILKANTH MUKUNDLAL VYAS	MR VK JOSHI	STATE OF GUJARAT,B N KARIA REGISTRAR GENERAL,ILESHBHAI J VORA SECRETARY	,GOVERNMENT PLEADER
4107	MCA/2867/2015	06/11/2015	PATEL KETUMAN NATVARBHAI,PATEL KANUBHAI DAHYABHAI,PATEL ARVIND KALIDAS,VALAND SURYABEN PUNAMCHAND,VALAND SHANTIBHAI ASHABHAI,VALAND KESABHAI NARANBHAI SINCE DECEASED THRO L.H.GANPATBHAI,THAKOR BABAJI LEHARAJI,THAKOR MAFATJI SHANKERJI,PANCHAL RAMABHAI ATMARAM,RAMANBHAI SENDHAJI THAKOR,BHIKHAJI LAXMANJI THAKOR,BABAJI CHHAGANJI THAKOR,VALAND BABABHAI MAGANBHAI THRO HEIR PRABHUBHAI BABABHAI,THAKOR DALAJI RANCHHODJI DECEASED THRO HEIR BHALAJI VAJAJI,THAKOR BHAGUJI SHIVAJI SINCE DECEASED THRO HEIR CHAMANJI,THAKOR KESHARJI SHANKERJI SINCE DECEASED THRO HEIR,THAKOR DHULAJI SOMAJI SINCE DECEASED THRO LEGAL HEIR RANIBEN,THAKOR BAPUJI RANCHHODJI SINCE DECEASED THRO LEGAL HEIR,PATEL RANCHHODBHAI AMBALAL SINCE DECEASED THRO LEGAL HEIR,VALAND SOMABHAI THABABHAI SINCE DECEASED THRO LEGAL HEIR	MR VIRAT G POPAT	STATE OF GUJARAT (DELETED),KATIKITHALER SRINIVAS	,DELETED
4108	MCA/2873/2015	12/10/2015	GHANSHYAMBHAI BHIKHABHAI KAMANI,	MR RATHIN P RAVAL	SURESHBHAI SAVJIBHAI PATEL,JAGDISHBHAI JINABHAI VADODARIA,RAMESHBHAI GOVINDBHAI PATEL,PRAVINBHAI PREMJIBHAI SOJITRA,SOLE ARBITRATOR - MR. V.K. DOSANI	
4109	MCA/2874/2015	04/12/2015	TULSIBHAI PREMJIBHAI LADANI,	MR NK MAJMUDAR	KAUSHLENDRA KUMAR- ASSISTANT GENERAL MANAGER (RBO-V), SBI DISCIPLINARY AUTHORITY,SHYAM LAL GARG- DEPUTY GENERAL MANAGER AND THE APPELLATE AUTHORITY,ANUPAM DUREHA GENERAL MANAGER - STATE BANK OF INDIA(NETWOK- III)	MR PRANAV G DESAI
4110	MCA/2876/2015	12/10/2015	KIRITKUMAR GOPALDAS VALAND,	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT,H D SHAILER - THE JOINT SECRETARY,PANKAJ JOSHI,A K GANTRA,NAGRAJAN M. (I.A.S.) - DISTRICT DEVELOPMENT OFFICER,JAGDHISHBHAI MATHURBHAI PATEL	
4111	MCA/2881/2015	29/06/2016	JINALBEN W/O HEMANGBHAI PRAKASHBHAI THAKKAR (MIRANI),	P B VELANI	HEMANGBHAI PRAKASHBHAI THAKKAR (MIRANI),	MR NS SHEVADE
4112	MCA/2882/2015	01/04/2016	PARSHOTTAMBHAI MANGALBHAI PARMAR,	MR PRADEEP PATEL	PARESHBHAI PATEL OR HIS SUCCESSOR IN OFFICE,	MR AR THACKER

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4113	MCA/2895/2015	25/01/2016	RAJENDRA MAFATLAL BAROT,	MR MP PRAJAPATI	STATE OF GUJARAT,DISTRICT RURAL DEVELOPMENT AGENCY,DISTRICT DEVELOPMENT OFFICER AND	,MR HS MUNSHAW
4114	MCA/2896/2015	01/12/2015	ANWARUL MOHAMMAD HASHIM HAQUE,	(MR AS SUPEHIA)	PANKAJ JOSHI,A M MANKAD,PRINCIPAL	,GOVERNMENT PLEADER
4115	MCA/2901/2015	01/03/2016	MAMTA AMAR RAO D/O KANAIYALAL BRAHMBHATT,	MR AM PAREKH	AMAR DINESHCHANDRA RAO,	MR NV GANDHI
4116	MCA/2904/2015	08/03/2016	SATYANAND GOPAL BHATT,	MR GM JOSHI	SANJAY PRASAD,D C CHAUDHARI-DIRECTOR INDUSTRIAL SAFETY AND HEALTH	GOVERNMENT PLEADER
4117	MCA/2905/2015	14/03/2016	KHERGAM KHRISTI BROTHERS CHURCH TRUST,CHANDUBHAU MAGANBHAI PATEL,MAGANBHAI MANSHUKHBHAI PATEL	MR SAURABH M PATEL	A M BORICHA - POLICE SUB INSPECTOR,A R TADVI - POLICE SUB - INSPECTOR,THE FIRST DISTRICT CHURCH OF BRETHREN PUBLIC TRUST REG. NO. E/643/BHARUCH	GOVERNMENT PLEADER,MR MI MERCHANT
4118	MCA/2908/2015	13/01/2016	MAMTABEN @ NITYA AVINASH BANANI,	MR NL RAMNANI	AVINASH DIPAKBHAI BANANI,	RULE SERVED
4119	MCA/2909/2015	03/11/2015	MAGANBHAI ICHCHHABHAI TADVI,	MS VIDHI J BHATT	M.K.JADAV-STATE OF GUJARAT,P.M.RAVAL-DIRECTOR OF PENSION,R.B.PATEL-SUPERINTENDING ENGINEER	NOTICE SERVED BY DS
4120	MCA/2911/2015	05/11/2015	PARMAR AJABHAI MOTIBHAI,VANOD VIKRAMSINH RATAJI,RAJPUT ISHWARSINH BHIKHASINH,PRAJAPATI HASMUKHBHAI DHANRAJBHAI,PATEL SHIVABHAI JETHALAL,PARMAR MODJI SHAMBHUJI	MR DIPAK R DAVE	SUGIT GULATI,BHARAT PANDIT,BABUBHAI CHAUDHARY	GOVERNMENT PLEADER
4121	MCA/2940/2015	23/09/2016	POORVI RAJESHBHAI VITHLANI,	MR VISHAL B MEHTA	RAJESH RASIKLAL VITHLANI,RAVIN VITHALBHAI CHAUHAN @ RAVI SHUKAL	RULE SERVED,MR VIJAY H NANGESH
4122	MCA/2943/2015	14/10/2015	SUNITABEN SURENDRABHAI MALI,DEVANSHI SURENDRABHAI MALI THROUGH LEGAL GUARDIAN APPLICANT NO.1,DEV SURENDRABHAI MALI THROUGH LEGAL GUARDIAN APPLICANT NO.1	DR. KHUSHBU P VYAS	SURENDRA KANTILAL MALI,	
4123	MCA/2944/2015	02/11/2015	ALTAFKHAN JABBARKHAN PATHAN,	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,BARKATALI N CHAVDA - POLICE OFFICER IN CHARGE,SHIVANAND JHA - COMMISSIONER OF POLICE	GOVERNMENT PLEADER
4124	MCA/2945/2015	24/03/2017	KOMALBA ALIAS ANITABA VIKRAMSINH VAGHELA,	MR.SUBHASH G BAROT	BHAVANSINH RANJITSINH PARMAR,	MR HIMANSU M PADHYA
4125	MCA/2947/2015	06/11/2015	AMRUTIA HARSHADKUMAR TRIBHOVANBHAI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	STATE OF GUJARAT - GUJARAT RAJYA PRATHMIK SHIKSHAN,STATE OF GUJARAT	GOVERNMENT PLEADER
4126	MCA/2948/2015	06/11/2015	VANKER NATVARBHAI KHANABHAI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
4127	MCA/2949/2015	06/11/2015	SONERI SURESH PRAVINBHAI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
4128	MCA/2950/2015	06/11/2015	ROHIT MAHENDRAKUMAR KESHAVBHAI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
4129	MCA/2951/2015	06/11/2015	VAGHELA RAJESHKUMAR JIVABHAI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
4130	MCA/2952/2015	06/11/2015	PARMAR RAMESHBHAI KESHABHAI,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
4131	MCA/2954/2015	09/01/2019	GOVINDBHAI KATHADBHAI MAYAID,	(MR SL VAISHYA)	STATE OF GUJARAT MR. GOVIN DAHYABHAI MARVANIYA,EXECUTIVE ENGINEER MR. VIRAMBHAI BHIKHABHAI VAKTAR,DEPUTY ENGINEER GOVINDBHAI DHAHYABHAI MARVANIYA,EXECUTIVE ENGINEER - ADHIKSHAK POTLANI MR. R.P.POTLANI	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4132	MCA/2956/2015	19/01/2018	SUMANBEN JANAKSINH PARMAR,VIVEKSINH JANAKSINH PARMAR	MR.HIREN M MODI	PRAKASH JASHWANT BAMANIA,SANJAYBHAI MANUBHAI AGRAWAL,UNIVERSAL SOMYO GENERAL INSURANCE CO.LTD	DELETED,RULE SERVED,SERVED BY RPAD (R)
4133	MCA/2957/2015	19/01/2018	DILAVARSINH PRAMODSINH PESHRANA,	MR.HIREN M MODI	PRAKASH JASHWANT BAMANIA,SANJAYBHAI MANUBHAI AGRAWAL,UNIVERSAL SOMYO GENERAL INSURANCE CO.LTD,HARENDRASINH CHHATRASINH,ICICI GENERAL INSURANCE CO LTD	DELETED,RULE SERVED,SERVED BY RPAD (R),DS AFF.NOT FILED (R),MR NIKUNT K RAVAL
4134	MCA/2959/2015	24/06/2016	GUNJANBEN W/O RUPESH RAIZADA DAUGHTER LAXMIDAS KARAMSHIBHAI,	MR KRUNAL L SHAHI	RUPESH SURESHBHAI RAIZADA,	MR K S CHANDRANI
4135	MCA/2982/2015	08/02/2016	YOGITABEN SHANTILAL MANVAR,	MR PREMAL S RACHH	RAMESHBHAI POPATBHAI VAMJA,	NOTICE SERVED
4136	MCA/2984/2015	04/04/2016	DAKSHABEN MULCHANDBHAI KHATRI D/O MULCHANDBHAI KHATRI,	MR VB KUNDAN SINGH	SONGARA VIKASHBAHI JAGDISHBHAI,	MR MAKBUL I MANSURI
4137	MCA/2988/2015	19/10/2015	KETAN KISHORCHANDRA JOBANPUTRA,	MR ASIM J PANDYA	SANGEETA KAMALKISHOR SHRIVASTAV,KAMALKISHOR SHRIVASTAV,ANKUR KAMALKISHOR SHRIVASTAV,SANGITABEN KAMAL SHRIVASTAV OWNER OF MAHALAXMI COAL CORPORATION	
4138	MCA/2989/2015	30/10/2015	GUJARAT RAJYA ARDHSARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK	P J PATEL -SECRETARY,H M CHAVDA -THE DIRECTOR OR HIS SUCCESSOR IN OFFICE	
4139	MCA/2990/2015	18/01/2019	VIRENDRABHAI CHAUDHARI SON OF SINGHASARIBHAI CHAUDHARI,KALUBHAI DADUBHAI TITASA S/O DADUBHAI TITASA,DINESHBHAI MALABHAI THALIYA S/O MALABHAI THALIYA,MAHEBUB REHMAN PATHAN S/O REHMAN PATHAN,KANUBHAI GOPALBHAI MAKWANA S/O GOPALBHAI MAKWANA,ABDUL RAHEEMKHAN RAHEMANKHAN S/O RAHEMANKHAN,RANCHHOD NAKUBHAI CHAUHAN S/O NAKUBHAI CHAUHAN,SULEMAN ANSARI S/O ASUL ANSARI,VAJIDALI ASHIQUE ANSARI S/O ASHIQUE ANSARI,NASRUDIN ANSARI S/O MOHMMED ANSARI,ISRAILBHAI ANSARI YASIN S/O AHMEDBHAI BELIM,SAMSUDIN ANSARI S/O ISHAQUE ANSARI,AKBARALI NIZAMUDDIN ANSARI S/O NIZAMUDDIN ANSARI,RAVAJIBHAI DHANDHALIYA S/O VELAJIBHAI DHANDHALIYA,DHANJIBHAI BARAIYA S/O HADABHAI BARAIYA,JIVRAJBHAI BARAIYA S/O HADABHAI BARAIYA,BHARAT CHAUHAN S/O PRATAPSINH CHAUHAN,CHOTABHAI DHAPA S/O BALABHAI DHAPA,SAMIM HASMUDIN ANSARI S/O HASMUDDIN ANSARI,ISRAIL YASIN ANSARI S/O YASIN ANSARI,AMRUDIN ANSARI S/O SHERMOHMED ANSARI,HASMUKHBHAI BARAIYA S/O BHUPATBHAI BARAIYA,HANIF MEHBUBBHAI AHMEDBHAI S/O MIRZA MOHMED AHMEDBHAI,MANSOOR ANSARI S/O KUTBUDDIN ANSARI,JAHID FASIL AHMED PATHAN S/O FASIL AHMED PATHAN,HARESH BARAIYA S/O BHUPATBHAI BARAIYA,DAYA PRASAD RAM S/O HARINANDAN RAM,GAJADHAR RAM PRAJPATI S/O RAMNATHRAM PRAJPATI,AHMEDALI ANSARI S/O ABDUL MUNAF ANSARI,SHIVNATHAN PRASAD S/O RAGHUBAR PRASAD,MUSHIRKHAN MEHMOODKHAN S/O MEHMOODKHAN,ALLAUDIN ANSARI S/O RIYAZUDDIN ANSARI,JAGDISH PRASAD S/O SHRI RAMA PRASAD,LALITA PRASAD YADAV S/O SHRI RAMABHAI YADAV,KANTILAL BHATT S/O PARMANANDBHAI BHATT,GOVINDBHAI DAFDA S/O DANABHAI DAFDA	MR PH PATHAK	J SATYANARAYAN,M S DHILLION CHIEF GENERAL MANAGER,DILIPKUMAR SINGH GENERAL MANAGER,DILIPKUMAR SINGH INCHARGE GENERAL MANAGER	NOTICE SERVED BY DS,MR JOY MATHEW,KSHITIJ M AMIN

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4140	MCA/2995/2015	25/07/2016	SHAH NIKHILESH JITENDRA,	MR NIKHILESH J SHAH	SUCHAK PRAKASH SHANTILAL (SECRETARY),ARVIND GUPTA	MR AMAR D MITHANI,MR HRIDAY BUCH
4141	MCA/2996/2015	04/05/2016	NAEEMUDDIN SALAUDDIN SAIYED,	(MR RD RAVAL)	VADODARA MUNICIPAL CORPORATION,DR.N.K.MEENA,MR.MILAN R HANDE,MR.DEVANG CHADRASHEKHAR BHATT	,MR MAULIK G NANAVATI
4142	MCA/3005/2015	29/10/2015	SANJAY BATUKBHAI DALICHA,	MR VAIBHAV A VYAS	DR.K.J.CHAUDHARI,DR.NATUBHAI B. PATEL,ACTING PRINCIPAL,A.J.SHAH	
4143	MCA/3006/2015	15/03/2016	ROHIT CHANDRAKANT PATTANI,	MR HR PRAJAPATI	POLICE INSPECTOR SHRI PUNADIYA SAHEB,	GOVERNMENT PLEADER
4144	MCA/3017/2015	09/12/2015	RANJANBEN AMARSINH HINHOR,	MR HD CHUDASAMA	SATISHKUMAR NAVALSINH PARMAR,	MOHSINALI SAIYED
4145	MCA/3018/2015	16/02/2016	NARANBHAI RAMABHAI PRAJAPATI,	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,D B ANDE - MANAGING DIRECTOR	GOVERNMENT PLEADER,MR HS MUNSHAW
4146	MCA/3021/2015	14/06/2018	PWD & FOREST EMPLOYEES'UNION,	MS VIDHI J BHATT	POONAM CHAND PARMAR,DINESH MISHRA,G.K.SINHA,DR.K.SHASHI KUMAR,PUNEET NAYYAR	GOVERNMENT PLEADER
4147	MCA/3024/2015	16/02/2016	CHANDUBHAI VIRSANGBHAI GOHIL,	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,D B ANDE - MANAGING DIRECTOR	GOVERNMENT PLEADER,MR HS MUNSHAW
4148	MCA/3025/2015	16/02/2016	KANAIYALAL DURLABHJI CHAUHAN,	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,D B ANDE - MANAGING DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
4149	MCA/3027/2015	22/04/2016	JAFRULLAHMIYA AMAN MIYA MALEK,	MR UT MISHRA	SANJAY PATEL,	(MR MAHENDRA K PATEL),MR ARISH L SAIYED
4150	MCA/3031/2015	02/11/2015	HARESHBHAI AMTHABHAI JEEVABHAI CHAVDA,	MR DS VASAVADA	MAFATLAL GANGARAM CHAUHAN -OR HIS SUCCESSOR IN OFFICE,,PRAGNABEN JAYESHBHAI THAKER-OR HIS SUCCESSOR IN OFFICE,	NOTICE SERVED BY DS,HL PATEL ADVOCATES
4151	MCA/3033/2015	27/01/2016	BHAVANBHAI KHODABHAI CHAUHAN (KAMBAD),	MR BM MANGUKIYA,MS BELA A PRAJAPATI	R M RAMANI,	GOVERNMENT PLEADER
4152	MCA/3042/2015	28/10/2015	PATEL BHARATKUMAR KANTILAL,	MR ASHOK V BHAVSAR	G R ALORIA,RAJESH MANJU	
4153	MCA/3043/2015	17/03/2016	BINABEN WIFE OF PARASBHAI PITRODA AND DAUGHTER OF LALITBHAI UMRANIYA,	MRS REKHA H KAPADIA	PARASBHAI KANTIBHAI PITRODA,	NAVDEEP N BHASIN
4154	MCA/3046/2015	09/12/2016	JOSHI SONALBEN WIFE OF CHETANBHAI JOSHI AND DAUGHTER OF SHANKARBHAI,	MR .B A PATEL	JOSHI CHETANBHAI RAJUBHAI,	MS.P J.JOSHI
4155	MCA/3048/2015	06/01/2016	IBRAHIM HASANBHAI BHATTI,	MR GM JOSHI	ANIRUDHSINH ZALA - IN CHARGE CHIEF OFFICER,	MR DEEPAK P SANCHELA
4156	MCA/3055/2015	02/03/2016	MANISH BABULAL GOHIL,	MR TR MISHRA	R M ZALA REGISTRAR,G D GOHIL- PRINCIPAL	MR RC KAKKAD
4157	MCA/3057/2015	06/12/2016	JAYSREE W/O KIRTIKUMAR RATHOD,	MR.MINHAJ M SHAIKH	KIRTIKUMAR NATVARLAL RATHOD,	RULE SERVED BY DS
4158	MCA/3058/2015	06/05/2016	DIPAL HARDIKBHAI DESAI,	HCLS COMMITTEE,MS.YOGINI H UPADHYAY	STATE OF GUJARAT,HARDIK NARENDRABHAI DESAI	DELETED,MR.HARDIK B SHAH
4159	MCA/3060/2015	06/05/2016	DHRUVIBEN PRATIK JAISWAL,	A S TIMBALIA	PRATIK RAMESHCHANDRA JAISWAL,	MS VIDITA D JAYSWAL
4160	MCA/3064/2015	20/06/2016	SNEHALBEN @ SNEHA SANJAY VANEKAR,	MR MEHUL M MEHTA	SANJAY JAYANTIBHIA VANEKAR,	MR NEERAJ SONI
4161	MCA/3069/2015	02/03/2016	RAEJNDRASINH RANJITSINH BASAN,	MR GM JOSHI	SAGAR R. RADIA CHIEF OFFICER AMRELI MUNICIPALITY,	MR DEEPAK P SANCHELA
4162	MCA/3070/2015	02/03/2016	HIMATBHAI MULJIBHAI CHAVADA,	MR GM JOSHI	SAGAR R. RADIA CHIEF OFFICER AMRELI MUNICIPALITY,	MR DEEPAK P SANCHELA
4163	MCA/3071/2015	02/03/2016	BHIKHUBHAI BHIMBHAI DANGAR,	MR GM JOSHI	SAGAR R. RADIA CHIEF OFFICER AMRELI MUNICIPALITY,	MR DEEPAK P SANCHELA

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4164	MCA/3076/2015	06/01/2016	SANDESH HIRAJI KHALAPKAR,	MS. KRUTI M SHAH	STATE OF GUJARAT,M B PRAJAPATI,S M KHOPKAR,MAYUR PATEL	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4165	MCA/3079/2015	02/03/2016	REHMANBHAI MAMADBHAI BILAKHIA,	MR GM JOSHI	SAGAR R RADIA - CHIEF OFFICER,	MR DEEPAK P SANCHELA
4166	MCA/3085/2015	04/11/2015	TEJAJI HAMIRJI RAJPUT,	MR VAIBHAV A VYAS	B B SWAIN,DILIP RANA - IAS - DISTRICT COLLECTOR,GAURAV DAHIYA - DISTRICT DEVELOPMENT OFFICER,THAKORE JEHAJI MAGAJI	
4167	MCA/3089/2015	28/04/2016	JANAKBEN MAHENDRASINGH SOLANKI,	MR MANTHAN K BHATT	MAHENDRASINGH GAMBHAIRASINGH SOLANKI,	JAGAT V PATEL
4168	MCA/3090/2015	09/03/2016	BHAGWATIBEN JAYKUMAR JANI,	MR K S CHANDRANI	JAYKUMAR NAVINCHANDRA JANI,	MR HASIT H JOSHI
4169	MCA/3094/2015	02/03/2016	JASVANTRAY KANTILAL SODHA,	MR GM JOSHI	SAGAR R RADIA - CHIEF OFFICER,	MR DEEPAK P SANCHELA
4170	MCA/3096/2015	03/11/2015	KALPESH MOHANLAL PATEL DY MAMLATDAR,DIVYAKANT HARGOVIND SOLANKI DY MAMLATDAR,KACHHOT MOHAMMADSAMIR SULTANBHAI DY MAMLATDAR,HIREN JASVANTRAY PANDYA DY MAMLATDAR	MR GUNVANT R THAKAR	K SHRINIVASAN IAS,	
4171	MCA/3108/2015	02/03/2016	SITARAM SUGARS AND ALLIED INDUSTRIES LTD,	MS M O NARSINGHANI	JAGDISHCHANDRA DAHYABHAI PATEL, BANK MANAGER,,KANTIBHAI KANUBHAI VANKAR, SUB-REGISTRAR	GOVERNMENT PLEADER,MR CB DASTOOR,MR VC VAGHELA
4172	MCA/3109/2015	05/11/2015	DASHRATHSINH LALUBHA ZALA,	MS FARHANA Y MANSURI	GUJARAT ELECTRICITY BOARD,	
4173	MCA/3111/2015	02/11/2015	CHINNAM GANDHI,MOHAMMAD NURMUHAMMAD VORA	MR MTM HAKIM	H S PATEL / MANISH BHARADWAJ,BHUPENDRA SHETH,PARESH R SHAH,ATUL KANTILAL MEHTA-DIRECTOR,JAYESH JAYNTIBHAI VYAS-PROPRIETOR OF UNISTAR ADS,	
4174	MCA/3112/2015	16/01/2019	PARTH MAHILA UTKARSH MANDAL (N.G.O) THRO MAHAMANTRI,	MR ROHIT N PATEL	SRADDHA DEVELOPERS - TUSHAR PATEL,KIRITBHAI DULABHAI SHELADIA POA HOLDER OF KANTIBHAI,AHMEDABAD MUNICIPAL CORPORATION,AHMEDABAD MUNICIPAL CORPORATION - ESTATE AND TOWN PLANNING OFFICER,TOWN PLANNING OFFICER,STATE OF GUJARAT - DIRECTOR (ENVIRONMENT) AND ADDL.SECRETARY,UNION OF INDIA THROUGH JOINT SECRETARY,COLLECTOR OF AHMEDABAD,SECRETARY APPEAL (LAND REVENUE),GREEN ENVIRONMENT SERVICE-CO.OP SOCIETY LTD,AHMEDABAD BUILDERS ASSOCIATION	NOTICE SERVED,NOTICE UNSERVED,(MRS VD NANAVATI),MR MITUL K SHELAT,MS VIDHI J BHATT,KSHITIJ M AMIN
4175	MCA/3117/2015	19/04/2016	AGRICULTURAL AND RURAL LABOUR ASSOCIATION,	MS REENA M KAMANI	P B PATEL,	MR HS MUNSHAW
4176	MCA/3119/2015	02/03/2016	RASIKBHAI HAKUBHAI CHAUHAN,	MR GM JOSHI	SAGAR R RADIA,	MR DEEPAK P SANCHELA
4177	MCA/3120/2015	10/01/2019	RATANJI DHULAJI CHAUHAN,	MR PH PATHAK	M K JADAV,V S PATEL SUPERINTENDING ENGINEER,R V RAJPUT EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4178	MCA/3127/2015	22/12/2015	LIRIBAI HIRA VAHERA (BHARWAD),KHIMIBEN HIRA VAHERA (BHARWAD) WIFE OF ALABHAI NAJJABHAI	MR RAJESH K SAVJANI	DISTRICT SUPERINTENDENT OF DEVBHUMI DWARKA,ESSAR POWER GUJARAT LIMITED, REG. UNDER COMPANIES ACT 1956,SITE OFFICER SANDEEP RALHAN,DISTRICT COLLECTOR HARSHIT K PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,NANAVATI ASSOCIATES
4179	MCA/3129/2015	22/01/2016	PRAMODKUMAR BIRAKISHORE SINGH,	MS HARSHAL N PANDYA	A K RATHOD,	GOVERNMENT PLEADER
4180	MCA/3137/2015	01/12/2015	GUJARAT STATE PENSIONERS FEDERATION,	MR AS ASTHAVADI	PANKAJ JOSHI - IAS,SANJEEV KUMAR - IAS,BHARAT B PANDIT - DIRECTOR OF PRIMARY EDUCATION,RAOL POPATJI NAVUJI - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER

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4181	MCA/3138/2015	23/12/2015	HARIHARAN RAMASWAMY IYER (H R IYER),	MR VAIBHAV A VYAS	SANJAY PRASAD, IAS,D P JOSHI, IAS	GOVERNMENT PLEADER,MR PREMAL R JOSHI
4182	MCA/3140/2015	29/07/2016	SEJUBEN WD/O RAICHAND BALUBHAI ODE,KANUBHAI BALUBHAI ODE,RATILAL RAICHAND ODE,HARISHCHANDRA RAICHNADBHAI ODE	MR TRILOK J PATEL	SANGITA SINGH OR HIS SUCCESSOR IN OFICE, SECRETARY (APPELAS)STATE OF GUJARAT,DILIP RANA- COLLECTOR,,B F GAMIT-MAMLATDAR	GOVERNMENT PLEADER
4183	MCA/3141/2015	03/02/2016	DHARMENDRAGIRI SURENDRAGIRI GOSWAMI,	MR DILIP B RANA	RAMANBHAI NATHUBHAI PATEL (JANI0,NILESH LAKHUBHAI THORAT	NOTICE SERVED BY DS,MR CHIRAG B PATEL
4184	MCA/3147/2015	03/02/2016	BHUPATBHAI RANABHAI LATHIYA,MANJIBHAI LAXMANBHAI PATEL,JIVRAJBHAI KHODABHAI PATEL	VIRAL K SHAH	STATE OF GUJARAT,RAJENDRA KUMAR (IAS) COLLECTOR	GOVERNMENT PLEADER
4185	MCA/3150/2015	10/08/2016	AASHISH SORABJI ANKLESHWARIYA,DANISH SORABJI ANKLESHWARIYA	MR VIJAL P DESAI	P A GAMIT,	GOVERNMENT PLEADER
4186	MCA/3153/2015	09/02/2016	PADMABEN W/O PRAKASHBHAI KANTILAL D/O AMRUTLAL RANCHHODBHAI RATHOD,MINOR KAPIL S/O PRAKASHBHAI KANTILAL GHERAVDA	MR P B KHAMBHOLJA	PRAKASHBHAI KANTILAL GHERVDA,	RULE SERVED BY DS
4187	MCA/3155/2015	19/02/2016	VARSHABEN WIFE OF HEMALBHAI DINESHBHAI PATEL AND DAUGHTER OF,	MR HARSHAD J SHAH	HEMALBHAI DINESHBHAI PATEL,	MR. SABIR B SAIYYAD
4188	MCA/3165/2015	02/05/2016	NITABEN DINESH PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	DINESH DAHYABHAI PATEL,	MR SHAILESH V BORISA
4189	MCA/3166/2015	31/08/2016	INDUSTRIAL COURTS EMPLOYEES ASSOCIATION CLASS-III,LABOUR COURTS EMPLOYEES ASSOCIATION CLASS-III	MR P C CHAUDHARI	STATE OF GUJARAT,ILESH VOHRA - DEPUTY SECRETARY,REGISTRAR GENERAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,LAW OFFICER BRANCH,MR HEMANG M SHAH
4190	MCA/3168/2015	05/11/2015	MUSLIM N SHAIKH S/O NIZAMUDDIN SHAIKH,	MR PH PATHAK	ANUPAM SHRIVASTAV CHAIRMAN OR HIS SUCCESSOR AT OFFICE,P H CHAUHAN -ASSISTANT GENERAL MANAGER (ADM) OR HIS SUCCESSOR OFFICE	
4191	MCA/3169/2015	05/11/2015	SATISHCHANDRA PANCHIWALA S/O NAGARDAS PANCHIWALA,	MR PH PATHAK	ANUPAM SHIRIVASTAVA -CHAIRMAN, OR HIS SUCCESSOR AT OFFICE,P H CHAUHAN ASSISTANT GENERAL MANAGER (ADM) OR HIS SUCCESSORS AT OFFICE	
4192	MCA/3170/2015	05/11/2015	JAYSHREE AMODWALA WIFE OF RAMESH AMODWALA,	MR PH PATHAK	BRIGADIOR SANJEEV THAPAR THE SECRETARY OR HIS SUCCESSOR IN OFFICE,B K NINAMA	
4193	MCA/3171/2015	05/11/2015	AHMEDALI SAIYED S/O ANWARALI SAIYED,	MR PH PATHAK	ANUPAM SHRIVASTAVA-CHAIRMNA OR HIS SUCCESSOR AT OFFICE,P H CHAUHAN -ASSISTANT GENERAL MANAGER (ADM) OR HIS SUCCESSORS AT OFFICE	
4194	MCA/3175/2015	15/02/2016	MITALBEN W/O KALPESHBHAI ZALAVADIYA,	MR ANKIT SHAH	KALPESHBHAI BHUPATBHAI ZALAVADIYA,	NOTICE SERVED BY DS
4195	MCA/3176/2015	21/04/2016	RAMANBHAI DHANABHAI BHOI,KESHABHAI DHANABHAI BHOI	MR YUSUFKHAN PATHAN,MR R D CHAUHAN,MS.MANJULA R CHAUHAN	HARSHADBHAI KANAIYALAL RAVAL,BHOLABHAI CHHAGANBHAI BHOI,RANCHHODBHAI CHHAGANBHAI BHOI,DASHRATHBHAI CHHGANBHAI BHOI,STATE OF GUJARAT	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS. HIRAL TRIVEDI
4196	MCA/3188/2015	26/11/2015	RAMESHBHAI RUPABHAI GOVINDIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,MANSINHBHAI R WALA-MINES SUPERVISOR / GEOLOGIST,AMIT ARORA-DEPUTY COLLECTOR	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4197	MCA/3196/2015	20/12/2018	NARENDRA NATWARBHAI TADVI,	MR PH PATHAK	MUKESHKUMAR,MUNIR VORA	GOVERNMENT PLEADER
4198	MCA/3204/2015	21/07/2016	AMARSHIBHAI CHOPRA S/O PUNJABHAI CHOPRA,	MR NIRAV C SANGHAVI	KANUBHAI MISTRY,AVNESHBHAI SHARMA,ISHMAILBHAI SUMRA,ISHMAILBHAI SUMRA	NOTICE SERVED,MR VAIBHAV A VYAS,MR RITURAJ M MEENA
4199	MCA/3205/2015	14/03/2016	CHATURBHAI SOMABHAI CHAUDHARY,	MR UT MISHRA	PUNAMCHAND PARMAR,PRINCIPAL SECRETARY,,PUNIT NAIYYAR,DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4200	MCA/3215/2015	21/07/2016	GUJARAT RAJYA ARDHSARKARI AUDHYOGIK KARMACHARI SANGH,	MR PH PATHAK	M K JADAV - SECRETARY,V P KAPADIYA - DIRECTOR,R H FEFAR - JOINT DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4201	MCA/3216/2015	07/01/2016	BHARTIYA SEVA SAMAJ TRUST,	MR DIPEN C SHAH	YOGESHBHAI AMBALAL PATEL,	
4202	MCA/3217/2015	27/01/2016	SUGNABAI EDUCATION TRUST SANCHALIT,	MS MAMTA R VYAS	SUDIPKUMAR GULATI,BHARATBHAI P PANDIT DIRECTOR OF PRIMARY EDUCATION,ASHOKBHAI K RATHOD DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
4203	MCA/3234/2015	27/11/2015	SURYAKANT AMBALAL PATEL,	MR TEJAS P SATTA	STATE OF GUJARAT,MUKESHBHAI JETHABHAI PATEL,POOJABEN MUKESHBHAI PATEL,NISARG @ RAJ @ YASH MUKESHBHAI PATEL	
4204	MCA/3235/2015	27/11/2015	KRUNAL RAMANLAL PATEL,	MR TEJAS P SATTA	STATE OF GUJARAT,MUKESHBHAI JETHABHAI PATEL,HANSABEN MUKESHBHHAI PATEL	
4205	MCA/3236/2015	14/06/2018	PWD EMPLOYEES UNION - THROUGH PRESIDENT,RAMAN DEVLIYA GAMIT - SINCE DECEASED,JASUBEN RAMAN GAMIT,ARUNABEN RAMAN GAMIT,ARVINDBHAI RAMAN GAMIT,MIRAJI DHARMA GAMIT - SINCE DECEASED,GIMBIBEN MIRAJI GAMIT,BAGHUBHAI MIRAJI GAMIT,JAYNTILAL MIRAJI GAMIT,BHILKIBEN MIRAJI GAMIT	MS VIDHI J BHATT	POONAMCHAND PARAMAR,DINESH MISHRA,G K SINHA CHIEF CONSERVATOR OF FORESTS - STATE OF GUJARAT,K SHASHIKUMAR	GOVERNMENT PLEADER
4206	MCA/3237/2015	27/01/2016	UNIQUE OPTICAL FIBER AND TELECOM SERVICES PRIVATE LIMITED,	MR RJ GOSWAMI	M.S.DHILLON CHIEF GENERAL MANAGER,	MS PJ DAVAWALA
4207	MCA/3238/2015	27/11/2015	NIKHILKUMAR MULJIBHAI VANKAR,	MR NK MAJMUDAR	STATE OF GUJARAT,THE COMMISSIONER OF COMMERCIAL TAX,A S JOSHI THE JOINT COMMERCIAL TAX COMMISSIONER	
4208	MCA/3239/2015	22/06/2016	MUKESHBHAI MAGANBHAI PATEL,	MS. KRUTI M SHAH	STATE OF GUJARAT,GHANSHYAMBHAI G. BRAHMBHATT - DISTRICT DEVELOPMENT OFFICER,COLLECTOR VALSAD,TALUKA DEVELOPMENT OFFICER PARDI,GRAM PANCHAYAT CHANOD,KAMINIBEN AMULBHAI DESAI	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
4209	MCA/3240/2015	01/08/2016	PRITI D/O KANTILAL BHATIYA W/O JITENDRAKUMAR MAGANLAL BHATIYA,	MS ASHLESHA M PATEL	STATE OF GUJARAT,JITENDRAKUMAR MAGANLAL BHATIYA	GOVERNMENT PLEADER,(MS S S PATHAN),HCLS COMMITTEE
4210	MCA/3241/2015	23/02/2016	DHIRAJLAL VIRJIBHAI BAGDA,	MR PRABHAKAR UPADYAY	DHORAJI NAGARPALIKA,AMIT A PANDYA - CHIEF OFFICER,BATUKBHAI MANJIBHAI KANDOLIYA	NOTICE SERVED,MR PREMAL R JOSHI
4211	MCA/3242/2015	08/02/2016	ZALA BHIKUBHAI SIDIBHAI,	MS G R VIJAYALAKSHMI	STATE OF GUJARAT,PANKAJBHAI HIRABHAI MAVANIA - EXECUTIVE ENGINEER (CITY),AMRUTLAL RAVJIBHAI KORADIA - DEPUTY ENGINEER (O AND M)	NOTICE SERVED,MR DIPAK R DAVE
4212	MCA/3243/2015	21/12/2015	MOHAMMED YUNUS MOHAMMED IQBAS BHARUCHI,MOHAMMED IRFAN MOHAMMED IQBAL BHARUCHI	MR SAMIR AFZAL KHAN	MILIND TORANWANE COMMISSIONER(SMC),ASHISH M DUBE EXECUTIVE ENGINEER,SUDHIR N PATEL JUNIOR ENGINEER	
4213	MCA/3244/2015	08/02/2016	GUJARAT KHEDUT HIT RAKSAHK SAMITI,	JITENDRA J PANDYA	STATE OF GUJARAT,PRINCIPAL SECRETARY, DR. RAJKUMAR GUPTA,	GOVERNMENT PLEADER,NOTICE SERVED
4214	MCA/3245/2015	10/02/2016	MAHESHBHAI ISHWARBHAI PATEL,	MR ROHIT N PATEL	STATE OF GUJARAT,DIRECTOR COLLECTOR RAJKUMAR BENIWAL,CHIEF OFFICER DARSHANSINH CHAVDA	NOTICE SERVED,MR DEEPAK P SANCHELA
4215	MCA/3249/2015	11/12/2018	AMRATLAL KACHRABHAI CHAMAR,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	S CHAAKCHUAAK DISTRICT COLLECTOR - ARVALLI DISTRICT,AJEETSINH J YADUVANSHI	GOVERNMENT PLEADER,RULE SERVED

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4216	MCA/3253/2015	20/12/2018	THAKOR GABHAJI SHANAJI,	MR GC RAY	THE TALATI-CUM-MANTRI,THE MAMLATDAR , GANDHINAGAR,CIRCLE OFFICER, GANDHINAGAR - GOPALBHAI PRAJAPATI,COLLECTOR GANDHINAGAR - RAVISHANKAR,HEIRS OF DECD. DEVABHAI NATHABHAI,GOVINDBHAI DEVABHAI,BHALABHAI DEVABHAI,KANUBHAI DEVABHAI,ARVINDBHAI DEVABHAI,HEIRS OF DECD. BHIKHABHAI NATHABHAI,DHANIBEN BHIKHABHAI,BALUBEN BHIKHABHAI,PRAKASHBHAI AMRABHAI,HEIRS OF DECD. ASHOKBHAI AMRABHAI,REKHABEN ASHOKBHAI,PRIYANSHI ASHOKBHAI,MAHIR ASHOKBHAI,HARSHIL ASHOKBHAI,AMRATBHAI AMRABHAI,KANCHANBEN AMRABHAI,LALBHAI BHIKHABHAI,HEIRS OF DECD. LILABHAI BHIKHABHAI,JAKIBEN LILABHAI,PAYAL LILABHAI,MAYUR LILABHAI,HIRAL LILABHAI	,MR SUNIL S JOSHI
4217	MCA/3254/2015	26/11/2015	LAXMAN R MEGHWANI,	MR RJ GOSWAMI	STATE OF GUJARAT,J G AMIN (POLICE INSPECTOR),A F SINDHI,A G CHAUHAN,SATISH K SHARMA,S V MAVI,VIJAY P PARMAR	
4218	MCA/3255/2015	09/12/2015	MUZAHID UMAR KOJAR,	MR JJ YAJNIK,MR HIMANSU M PADHYA	DILIP RANA-COLLECTOR,RAMILABEN PARMAR-TALUKA DEVELOPMENT OFFICER,BIHARI SIKANDARKHAN- DEPUTY EXECUTIVE ENGINEER,R K PATEL- MAMLATDAR,BHIL SURAJBEN M	
4219	MCA/3256/2015	14/10/2016	SUNITA EARNEST CHRISTIAN,	MR BHUNESH C RUPERA	EARNESH LAJARAS CHRISTIAN,	Z L KHAN
4220	MCA/3257/2015	11/02/2016	BHAVIKA PRITUL BOSAMIYA,	MR PREMAL S RACHH	PRITUL BHARATBHAI BOSAMIYA,	NOTICE SERVED
4221	MCA/3258/2015	20/01/2016	SUNITA DEEPAK MISHRA D/O RAMSAGAR SUKHDEV TRIPATHI,	MR ADIL R MIRZA	DEEPAK NARENDRA BAHADUR MISHRA,	NOTICE SERVED,NOTICE SERVED BY DS
4222	MCA/3259/2015	17/12/2015	GOPALBHAI MAVJIBHAI BHADREJA,LALITBHAI DAMABHAI TODARMAL	MR. EKRAMA H QURESHI	CHIEF ENGINEER,BHAGVANBHAI PUNABHAI RADA-DEPUTY ENGINEER	NOTICE SERVED,MR DIPAK R DAVE
4223	MCA/3270/2015	10/02/2016	ELECTROTHERM (INDIA) LIMITED,	THAKKAR AND PAHWA ADVOCATES	JAI KUMAR GARG,D P PANDA,RAJEEV KHANNA,K P SAHU	MR PRANAV G DESAI
4224	MCA/3278/2015	16/02/2016	NARSANGBHAI BHAGWANBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N.D.SOLANKI,M.V.GANDHI,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4225	MCA/3282/2015	08/01/2016	EKTA WIFE OF RAJA JASBIRSINGH AHLUWALIA AND DAUGHTER OF ANILBHAI ZALA,	MR PRATIK Y JASANI	RAJA JASBIRSINGH AHLUWADIA,	NOTICE NOT RECD BACK
4226	MCA/3285/2015	17/03/2016	DIPAK AGRO OIL MILLS PVT. LTD,	(MR RR SHAH)	NIMESHCHANDRA KISHORCHANDRA AGRAWAL,	(MR HM PRACHCHHAK)
4227	MCA/3294/2015	06/01/2016	MAGANBHAI J MAKWANA S/O JERAMBHAI MAKWANA,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	S S RATHOD,Y P PATHAK EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
4228	MCA/3298/2015	22/01/2016	HARSHKANT SHASHIKANT JOSHI,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	PRATAPSINH CHAUHAN- VICE CHANCELLOR,DHIREN PANDYA - REGISTRAR,K N KHER- CHIEF ACCOUNST OFFICER	MR AR THACKER
4229	MCA/3301/2015	22/02/2016	SHANKARLAL SHIVRAM PATEL,	MR VAIBHAV A VYAS	P N RAOL-DIRECTOR OF PENSION & PROVIDENT FUND,SUJIT GULATI (IAS),J N SINGH (IAS)-SECRETARY,A J SHAH-COMMISSIONER OF HIGHER EDUCATION	GOVERNMENT PLEADER
4230	MCA/3302/2015	26/02/2016	WORKMAN-MEMBER OF SHRI GUJARAT -PRADESH MUNICIPAL KARMACHARI MAHA SANGH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI NAGARPALIKA,AMIT A PANDYA,K P MAVANI	NOTICE SERVED BY DS,MR PREMAL R JOSHI

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4231	MCA/3305/2015	06/01/2016	BHIKHUBHAI KHIMABHAI KOLI,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	S S RATHOD,Y P PATHAK	GOVERNMENT PLEADER,NOTICE SERVED
4232	MCA/3310/2015	06/01/2016	RADHABEN ARJANBHAI SOLANKI,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	S S RATHOD - PRINCIPAL SECRETARY,Y P PATHAK - EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4233	MCA/3311/2015	22/02/2016	KARSANBHAI LIMBABHAI RORIYA,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	M K JADAV SECRETARY,MUKESH K CHAUDHARY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
4234	MCA/3313/2015	22/02/2016	RADHABEN D/O SHRI ARJANBHAI SOLANKI WIDOW OF LATE RAMJIBHAI DHANJIBHAI SOLANKI,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	S S RATHOD,Y P PATHAK EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
4235	MCA/3317/2015	22/01/2016	BALDEVBHAI AMBALAL PATEL,RAMBHAI NARANBHAI PATEL	MR SP MAJMUDAR,MS NIYATI B KATIRA	SMT. D.THARA, MUNICIPAL COMMISSIONER,,SHRI NILESH BARANDA, DEPUTY TOWN DEVELOPMENT OFFICER & DEPUTY ESTATE OFFICER	NOTICE SERVED BY DS,M/S RJ RAWAL ASSOC.
4236	MCA/3324/2015	01/02/2016	KALYAN TRADING COMPANY,	PARAS K SUKHWANI	DIRECTOR ,,S K KAPADIA IAS DIRECTOR	GOVERNMENT PLEADER
4237	MCA/3325/2015	30/03/2016	AMITKUMAR PRAHLADKUMAR PATEL,	MR. JAYESH C PATEL	STATE OF GUJARAT,LAVJIBHAI CHAUDHARI TALATI - CUM-MANTRI,TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR HS MUNSHAW
4238	MCA/3331/2015	18/03/2016	PRAGNABEN RAMESHBHAI KABARIA,	MS. JR ACHARYA	STATE OF GUJARAT [DELETED],RAMESHBHAI HARDASBHAI KABARIA	NOTICE SERVED,DELETED
4239	MCA/3334/2015	30/03/2016	MUNIYA KASMABEN BHURABHAI,	MR PREMAL R JOSHI	SHAVITABEN S. BHABHOR - SECRETARY - STATE OF GUJARAT,SHATISH A. PATEL - DISTRICT DEVELOPMENT OFFICER,,NAYANABEN HARISHBHAI SHAH - SANKLIT BAL VIKAS YOJNA OFFICER,DAYABHAI R. PARMAR - TALUKA DEVELOPMENT OFFICER, GARBADA	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
4240	MCA/3339/2015	28/01/2016	INTEGRATED INDUCTION POWER LIMITED,	THAKKAR AND PAHWA ADVOCATES	JAI KUMAR GARG,RAJEEV KHANNA,K P SAHU,R K SINGH YADAV	MR PRANAV G DESAI
4241	MCA/3341/2015	06/01/2016	SAFEX CHEMICALS INDIA LIMITED THRO' RISHIPAL S/O VIRENDRASINGH SINGH,	MR. MANASVI THAPAR	STATE OF GUJARAT,K L N RAO -INSPECTOR GENERAL OF POLICE,C.R. RANA -POLICE INSPECTOR (R.R. CELL)	GOVERNMENT PLEADER
4242	MCA/3348/2015	08/12/2015	DOLATSINH RAMSINH KHER,	MR NK MAJMUDAR	ARVIND AGRAWAL,VIKRANT PANDEY DISTRICT COLLECTOR,SUMITRA ARORA GEOLOGIST	
4243	MCA/3361/2015	03/05/2017	RAJPUT BHAGWATIBEN D/O DALPATSINH JAVANSINH,	MR DAIFRAZ HAVEWALLA	RAJPUT BHARATSINH MAFAJI,	(MR FB BRAHMBHATT),MR.D H PANCHAL
4244	MCA/3364/2015	09/12/2015	M/S SHAH ENTERPRISES,	MR BHARAT JANI	VAIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4245	MCA/3374/2015	01/08/2016	GUJARAT RAJYA PART- TIME ANSHKALIN KARMACHARI MANDAL,	MS ASHLESHA M PATEL	STATE OF GUJARAT THRO G.R. ALORIA,SRINIVAS KATIKITHALA - PRINCIPAL SECRETARY,JAGDISH NARAYAN SINGH - SECRETARY- FINANCE DEPARTMENT,ANIL MUKIM - SECRETARY - HEALTH AND FAMILY WELFARE DEPARTMENT,PREM KUMAR TANEJA - SECRETARY- HOME DEPARTMENT,SANJAY PRASAD - SECRETARY- LABOUR AND EMPLOYMENT DEPARTMENT,MUKESH PURI - SECRETARY-NARMADA WATER RESOURCES,M.S.DAGUR - SECRETARY - SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT,P.N. JAIN - SECRETARY - ROAD AND BUILDING DEPARTMENT,PANKAJ JOSHI - SECRETARY-EDUCATION DEPARTMENT,DINA NATH PANDEY - SECRETARY-REVENUE DEPARTMENT	GOVERNMENT PLEADER
4246	MCA/3375/2015	02/09/2016	AMISHA VIKASHKUMAR CHOPRA D/O SHANTILALJI PRABHULAL SANKLECHA,	MR Y J PATEL	VIKASHKUMAR HUKAMICHAND CHOPRA,	MR VIRAT G POPAT

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4247	MCA/3377/2015	17/02/2016	JITENDRA KISHANBHAI SONDARAVA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI NAGARPALIKA,AMIT A PANDYA,K P MAVANI	NOTICE SERVED BY DS,MR PREMAL R JOSHI
4248	MCA/3385/2015	26/04/2016	PATEL HEENABEN PRADHYUMANBHAI,	MR PRATIK B BAROT	PATEL PRADHYUMANBHAI AMBALAL,	MR MOHSIN M HAKIM
4249	MCA/3391/2015	29/02/2016	HEENA K KATHAD,	MR SATYAM Y CHHAYA	STATE OF GUJARAT,M S DAGUR - SECRETARY,A J SHAH - DIRECTOR OF HIGHER EDUCATION	GOVERNMENT PLEADER
4250	MCA/3392/2015	29/02/2016	DHARA UMESHBHAI VINZUDA,	MR SATYAM Y CHHAYA	STATE OF GUJARAT,M S DAGUR - SECRETARY,A J SHAH - DIRECTOR OF HIGHER EDUCATION	NOTICE NOT RECD BACK
4251	MCA/3550/2015	16/02/2016	PRABHUDAS GOVINDBHAI PATEL,JIVANBHAI S/O GOVINDBIA PATEL (DECEASED),HINABEN D/O JIVANBHIA GOVINDBHAI PATEL,NIRUBEN @NILABEN D/O JIVANBHIA GOVINDBHIA PAETL,TARABEN D/O GOVINDBHAI PATEL,RASIKBHAI GOVINDBHAI PATEL	MR CHIRAG B PATEL	P K HADULA,,	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4252	MCA/3558/2015	11/02/2016	KANTIBHAI RAMABHAI GAMAR,	MR DIPAK R DAVE	M K JADAV,H D PATEL EXECUTIVE ENGINEER,A R DAFADA DEPUTY ENGINEER	GOVERNMENT PLEADER
4253	MCA/3560/2015	06/09/2017	PRAKASH KAPADIA - PRESIDENT,	MS.P J.JOSHI	RAJIV RANJAN BHAGAT,BRIJESHKUMAR JHA DEPUTY INSPECTOR GENERAL OF POLICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4254	MCA/3562/2015	26/02/2016	HARESH MAVJIBHAI VAISHNAV- WORKMAN - MEMBER OF,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI NAGARPALIKA,AMIT A PANDYA,K P MAVANI	NOTICE SERVED BY DS,MR PREMAL R JOSHI
4255	MCA/3566/2015	27/04/2016	VEENA ANANTRAI MUNJIYASARA,	MR SAMIR AFZAL KHAN	YASH ATULBHAI DHABALIYA,	MS. MOUSAMI K VALA
4256	MCA/3567/2015	16/02/2016	MANUBHAI MADHABHAI CHARADIYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI EXECUTIVE ENGINEER,M V GANDHI DY. EXECUTIVE ENGINEER,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4257	MCA/3569/2015	01/02/2016	JAYESHKUMAR HASMUKHLAL SHAH,	MR INDRAVADAN PARMAR	KIRTIKABEN WD/O KANUBHAI SOMESHWAR DAVE,KALPESHKUMAR KANUBHAI DAVE,JIGNESHKUMAR KANUBHAI DAVE,BRIJESHKUMAR KANUBHAI DAVE	MR PUNAM G GADHVI
4258	MCA/3573/2015	07/01/2019	VANKAR RAMESHBHAI PAMABHAI,	MR KAUSHAL D PANDYA	ANITA AGNIHOTRI - OR HER SUCCESSOR IN OFFICE,R C MEENA - OR HIS SUCCESSOR IN OFFICE,R C MEENA OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,MR ANKIT SHAH
4259	MCA/3574/2015	19/02/2016	PAYAL MEHULKUMAR RAJPUT,	MR IMRAN H PATHAN	MEHUL DEVANANDBHAI RAJPUT,	NOTICE SERVED BY DS
4260	MCA/3584/2015	17/01/2019	BHARATKUMAR BABUBHAI BHANUSHALI,	MR VIMAL A PUROHIT	RAVIKUMAR ARORA,	GOVERNMENT PLEADER
4261	MCA/3586/2015	16/02/2016	MAHASHANKAR SHAMJIBHAI PANDYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N.D.SOLANKI,M.V.GANDHI,SHRI CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4262	MCA/3587/2015	28/02/2019	ARUP KUMAR.SINHA SON OF ARUN KUMAR SINHA,	THAKKAR AND PAHWA ADVOCATES	SHRI SONO MARANDI--AIRPORT DIRECTOR-AIRPORT AUTHORITY OF INDIA,	MR. BHADRISH S RAJU
4263	MCA/3592/2015	01/02/2016	BHARTIBEN AMRUTBHAI PATEL,	MS SEJAL K MANDAVIA	RAVISHANKAR - COLLECTOR GANDHINAGAR,M R SHAH - SENIOR TOWN PLANNING OFFICER,D G MODI - MAMLATDAR	
4264	MCA/3593/2015	06/01/2016	JENABEN BABUBHAI PINJARA,	MR HARDIK P MEHTA	DISTRICT COLLECTOR,MAMLATDAR,KHIMJIBHAI TIDABHAI MAKWANA,RAMESHBHAI TIDABHAI MAKWANA	
4265	MCA/3614/2015	18/10/2016	ASSOCIATED POWER STRUCTURES PVT. LTD.,	(MRS MAUNA M BHATT)	BHARAT SANCHAR NIGAM LIMITED,BHARAT SANCHAR NIGAM LIMITED,BHARAT SANCHAR NIGAM LTD - THROUGH CHIEF GENERAL MANAGER,BHARAT SANCHAR NIGAM LIMITED - THROUGH CHIEF GENERAL MANAGER	(MR J V BHAIRAVIA)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4266	MCA/3615/2015	01/02/2016	PRAJAPATI DINESHBHAI JIVABHAI,PATEL DASHARTHBHAI PRABHUBHAI,PATEL DIPAKKUMAR JITABHAI,PANCHAL HARESHKUMAR JASHUBHAI,PATEL DHARMISTHABEN NARSINHBHAI,PATEL ATULKUMAR JESINGBHAI,PATIL JASHAVANTKUMAR RATILAL	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
4267	MCA/3616/2015	01/02/2016	TRIVEDI SUDHIRKUMAR MAHENDRABHAI,ALPESHKUMAR NARBHERAM VYAS,PRAGNABEN VITTHALBHAI PATEL,NATVARBHAI VALABHAI SHRIMALI,TAKADIRKUMAR GUNVANTLAL RAVAL,HITENDRAKUMAR MAHENDRAKUMAR RAVAL,RITABEN MAHENDRABHAI PATEL	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
4268	MCA/3617/2015	01/02/2016	MANJULABEN PUNAJI GAMETI - (PRINCIPAL),KINJAL SHAMALBHAI DESAI - TEACHER,CHIRAG RAMABHAI PATEL - TEACHER,BHAVNABEN RAMJIBHAI PATEL - TEACHER,KIRANBHAI REVABHAI PRAJAPATI - TEACHER,VIPULKUMAR HIRABHAI PRAJAPATI - TEACHER,PARULBEN PRAHLADBHAI PANCHAL - TEACHER,GITABEN DHIRABHAI PATEL - TEACHER,PARULBEN BHAGUBHAI PATEL - TEACHER,VIJAYKUMAR KOHYABHAI MAHERA - ADMINISTRATIVE	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
4269	MCA/3618/2015	01/02/2016	PRAJAPATI PRAFULKUMAR GOVINDBHAI,	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
4270	MCA/3619/2015	01/02/2016	VINABEN ACHLESHWAR BOHRA,DEVYANIBEN VASUDEVBHAI RAVAL,NARAYANSINH DHULSINH VAGHELA,SATISHBHAI DAHYABHAI PATEL,AVINASHKUMAR AMRUTLAL BAROT,TEJALBEN GUNVANTLAL RAVAL,MANOJBHAI NANJIBHAI PATELIYA,ASHABEN KANJIBHAI PATEL	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
4271	MCA/3620/2015	01/02/2016	PATEL SUNILKUMAR PUNJABHAI,PATEL PUSHPABEN PARSHOTTAMDAS,PATEL KAMLESHKUMAR ISHWARBHAI,PATEL JAYSHREEBEN BALDEVBHAI,PATEL MAHESHKUMAR ISHWARBHAI,PATEL NIKHILKUMAR ISHWARLAL,CHENVA AMRUTBHAI PRABHUBHAI	MR Y J PATEL	STATE OF GUJARAT,COMMISSIONER OF SCHOOL,,DISTRICT EDUCATION OFFICER,	NOTICE SERVED BY DS
4272	MCA/3626/2015	31/03/2016	GOPIJI FULAJI VANZARA , MEMBER- SABARMATI RIVER RETI UDHYOG KAMADER,	MR DV BHAVSAR	MANSURI MOHAMMAD ILYASH MOHOMAD HUSAIN,MANSRUI RASHULBHAI IBRAHIMBHIA,MANSURI ABDUL RASHID AHEMADBHAI	MR SAMIR AFZAL KHAN
4273	MCA/3627/2015	22/12/2015	HARISH DUNICHAND CHANDNANI,	(MRS MAUNA M BHATT)	SAMIR SHAH OR HIS SUCCESSOR IN OFFICE,P.N.RAOL,ANIL MUKIM OR HIS SUCCESSOR IN OFFICE	
4274	MCA/3631/2015	20/06/2016	SHILPABEN GANPATLAL NAYAK,	MR MANISH S SHAH	BHAGVANDAS KEVALDAS THAKKAR,	HL PATEL ADVOCATES
4275	MCA/3632/2015	19/07/2016	KAVITA PREMBAHADUR KHASHTRIYA D/O PADAMSINH DANSINH THAKUR,	MR HARSHIL C DATTANI	PREMBAHADUR BIRBAHADUR KHASTRIYA,	MR DARSHAN P DAVE
4276	MCA/3635/2015	18/02/2016	BALDEVBHAI BOTHABHAI VAGHELA,	MRS FALGUNI D PATEL	STATE OF GUJARAT,C V SOM - MANAGING DIRECTOR,S N RAO - GENERAL MANAGER,S P NARIAELWAL - MANAGER (PERSONAL)	NOTICE SERVED BY DS,MR HS MUNSHAW
4277	MCA/3652/2015	18/01/2016	SHAHBUDDIN HAMIDBHAI PARBADIYA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SANHAY KARAMCHANDANI - MANAGING DIRECTOR,,KANJIBHAI CHELABHAI KORAT- MANAGER	NOTICE SERVED BY DS,MR CHIRAG B PATEL
4278	MCA/7/2016	23/08/2016	EKTABEN BHARATBHAI VARU,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	BHARATBHAI LAXMANBHAI VARU,	MR. MANOJ T DANAK
4279	MCA/13/2016	09/03/2016	AMICHANDBHAI LALCHANDBHAI SANGHVI,VIPULKUMAR AMICHANDBHAI SANGHVI,MITESH AMICHANDBHAI SANGHVI,MEHUL AMICHANDBHAI SANGHVI	MS AMRITA AJMERA	STATE OF GUJARAT,J M BHATT - DEPUTY COLLECTOR	GOVERNMENT PLEADER
4280	MCA/14/2016	10/02/2016	BHARATBHAI VASRAMBHAI VANKANI,	MS SEJAL K MANDAVIA	AYUSH OAK,PALLAVIBEN BARAIYA	MR HS MUNSHAW

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4281	MCA/15/2016	29/01/2016	SHARDABEN NATWARLAL GANDHI,	MR. BHAVIK P SHAH,MR.VISHAL J DAVE	PRAVIN MAHENDRA GANDHI,SPERINTENDENT OF POLICE M R BHARADA,POLICE INSPECTOR J R BHARWAD	
4282	MCA/16/2016	01/04/2016	MISTRI BALDEVBHAI MADHUBHAI,PARMAR ANILKUMAR AMBUBHAI,SOLANKI NITINKUMAR CHHATRASINH,SOLANKI DAHYABHAI JETHABHAI,SOLANKI RANCHHODBHAI MATHURBHAI,PARMAR DILIPKUMAR HARIBHAI,SOLANKI NAGINBHAI NATHABHAI,SOLANKI PARESHKUMAR RANCHHODBHAI,SOLANKI BHANUBEN RANCHHODBHAI,SOLANKI KAPILABEN LALLUBHAI,SOLANKI JASHUBEN DEVABHAI,SOLANKI ANITABEN MANGALBHAI,SOLANKI LILABEN CHATURBHAI,SOLANKI KAPILABEN MOTIBHAI,SOLANKI LATABEN MANILALBHAI,SOLANKI GAJRABEN RANCHHODBHAI,SOLANKI GEETABEN MAGANBHAI,SOLANKI REKHABEN GOVINDBHAI,SOLANKI SAJANBEN DAHYABHAI,MOHAMMAD SALIM SHEKH MAMLU,PARMAR DHANSUKHBHAI DAYALBHAI	MS. KRUTI M SHAH	STATE OF GUJARAT,MANISH PATEL - CHIEF OFFICER,BABIBEN VASAVA - PRESIDENT,DIRECTOR OF MUNICIPALITIES,MR.RAKESH SHANKAR,,RAJENDRAKUMAR - THE COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
4283	MCA/17/2016	28/04/2016	DEVPURI MOHANPURI SWAMI,	(MR NIRAL R MEHTA)	G R ALORIYA (IAS),H P SINGH (IPS) DIRECTOR GENERAL,K R ZALA,S K PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4284	MCA/18/2016	26/09/2016	MAHESHBHAI HIRJIBHAI GHETIYA,	MR RATILAL V SAKARIA,MR C P CHANIYARA	NEW INDIA ASSURANCE CO. LTD.,	MR GC MAZMUDAR,MR HG MAZMUDAR
4285	MCA/27/2016	11/02/2016	CHIRAGBHAI VALLABHBHAI DOBARIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,AJAYBHAI CHUNILAL SHAH,RANCHHODBHAI SAMATBHAI MEVADA POLICE SUB INSPECTOR	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4286	MCA/29/2016	06/01/2016	MOHAMMAD ISMAIL PATEL,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,M S PATEL - EXECUTIVE ENGINEER,AMISH PATEL - DEPUTY EXECUTIVE ENGINEER,LAND ACQUISITION OFFICER,DISTRICT LAND RECORD,RAJENDRA DESAI - CHIEF OFFICER,GUJARAT URBAN DEVELOPMENT MISSION	
4287	MCA/30/2016	20/01/2016	PARIMAL CHIMANLAL BHATT,	MR P P MAJMUDAR	E RADHAKRISHNAN,AVANTIKA SINGH, COLLECTOR VADODARA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4288	MCA/44/2016	08/09/2016	MUMTRAZBEN HASANBHAI SHAIKH DECEASED THRO LEGAL HEIR - CHHABHAYA,	MR NIRAV C SANGHAVI	AMRELI MUNICIPALITY,RAKESHBHAI SHANKAR	DS AFF.NOT FILED (N)
4289	MCA/45/2016	26/08/2016	SHAILESHBHAI LAXMIDAS ASHAR,	MR NIRAV C SANGHAVI	AMRELI MUNICIPALITY,RAKESHBHAI SHANKAR	DS AFF.NOT FILED (N)
4290	MCA/46/2016	09/08/2016	PURVABEN D/O HARKANTBAI PANDYA,	MR. YOGENDRA THAKORE	DEVANGKUMAR BIMALBHAI SANGHVI,	MR. ALKESH N SHAH
4291	MCA/48/2016	19/04/2016	BHURUBHA NARUBHA JADEJA,KISHOREDAS BABUDAS PURANVERARI	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,UMESH V VYAS-EXECUTIVE DIRECTOR	GOVERNMENT PLEADER,(MR MB GANDHI),MR CHINMAY M GANDHI

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4292	MCA/49/2016	08/01/2016	DAS BAKULESHKUMAR BACHUBHAI,SABLE MOTIRAMBHAI SANKARBHAI,PATEL JAGDISHBHAI BABUBHAI,BHOYE GANGABEN KALUBHAI,PATEL KALPESHKUMAR JAGUBHAI,GOHIL KETANABEN JAGUBHAI,PAWAR PUSHPABEN ARJUNBHAI,PATEL NARANBHAI CHHOTUBHAI,CHAUDHARI BABUBHAI DHANJIBHAI,PARMAR BHARATBHAI THAKORBHAI,VASAVA JITESHKUMAR CHAMPAKBHAI,ROHIT JAGDISHBHAI NATHABHAI,TADVI KANCHANBHAI BHALIJIBHAI,PARMAR BABUBHAI KAILASHBHAI,PADVI REMABHAI URASIYABHAI,VASAVA SOMABHAI PUNIYABHAI,GAMIT SUNILKUMAR MADHUKAR,PATEL VIKRAMBHAI BHIKHUBHAI,CHAUDHARY SUDHIRKUMAR NATWARLAL,KOTWALIA CHANDRAKANT NATHABHAI,RANA HITESHBHAI JAYANTILAL	MR RK MISHRA	GOVERNMENT OF INDIA,M K PINGUA - JOINT SECRETARY,K CHANDRA SHEKHAR - UNDER SECRETARY,STATE OF GUJARAT,PROJECT ADMINISTRATOR	,MR ANKIT SHAH
4293	MCA/50/2016	08/01/2016	ASHOKBHAI RAMABHAI RATHOD,VASUDEV BALDEVBHAI SHRIMALI	MR RK MISHRA	GOVERNMENT OF INDIA,M K PINGUA - JOINT SECRETARY,K CHANDRA SHEKHAR - UNDER SECRETARY,STATE OF GUJARAT,DEPUTY PROJECT ADMINISTRATOR	,MR ANKIT SHAH
4294	MCA/52/2016	08/01/2016	SUFIYA BEN SULEMAN VOHRA,KULSUM BIWI ABDUL SHAMAD MULLA,SADHNA BEN MOHAN BHAI MAKWANA	MS. NIMISHA SHARMA	AHMEDABAD DISTRICT PANCHAYAT,	
4295	MCA/56/2016	11/02/2016	CHAMPABEN JAYANTIBHAI RATHVA,	MR GAURAV K MEHTA	STATE OF GUJARAT,SHARAD SINGHAL	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4296	MCA/65/2016	03/02/2016	SIDDHARTHA SAMAL,	ROSHNI J PATEL,SUNIL D BHAVSAR	SUDHARSHAN KUMAR - AGM AND AUTHORISED OFFICER,,KAMLESHBHAI BABUBHAI CONTRACTOR,MEERABEN KAMLESHBHAI CONTRACTOR,PARIKH SURGICAL DISPOSABEL PRODUCTS MFG.,	
4297	MCA/66/2016	11/01/2016	PATEL VANITABEN RAMANBHAI,CHAUHAN AMRUTBHAI KHEMABHAI,THAKARDA JAYANTIBHAI SHANKARBHAI,PATEL KANUBHAI LADHUBAI,GAJJAR MUKESHKUMAR CHIMANLAL,PATEL SAVITABEN SHIVRAMBHAI,DAVE BHARATKUMAR BALDEVBHAI,PATEL MEENABEN TRIBHUVANDAS,PATEL KANUBHAI VELABHAI,SOLANKI BHANUBEN SHANKARBHAI,CHAVDA SOMABHAI SHIVABHAI,THAKORE RAMESHKUMAR MANAJI,VANKAR AMRATBHAI GANDABHAI,VAGHELA BEBIKINJAL NAROTTAMBHAI,PATEL VIKRAMBHAI GANESHBHAI,PATEL NITINBAI BHIKHABHAI,TUVAR PINKALKUMAR DEVENDRAKUMAR,VANKAR AJUBHAI NARANBHAI,PATEL SANJAYKUMAR BABULAL,PATEL NILESHKUMAR GOVINDBHAI,MAKWANA GOVINDBHAI REVABHAI	MR GAURAV K MEHTA	STATE OF GUJARAT,BHARAT PANDIT, DIRECTOR-PRIMARY EDUCATION DEPARTMENT,B.M.NINAMA, DISTRICT PRIMARY EDUCATION OFFICER,AMITKUMAR BABULAL MAKWANA,PANKESHSINH BABAJI PARMAR,VIKRAMBHAI GOVINDBHAI AAL,KHUMANSINH CHANDUBHAI CHAVDA,KAMLABEN TULSIBHAI MASRUVALA,KAJAL MAHENDRAKUMAR PATEL,ASHA GHANSHYAMBHAI SUTHAR,URVIBEN SHANTIBHAI PATEL,DALABHAI JIVANBHAI AHIR,MANISHKUMAR DAHYABHAI PATEL,PIYUSHKUMAR MANUBHAI PATEL	
4298	MCA/88/2016	25/01/2016	BABALDAS MALABHAI VADNATHANI,	MR HITESH N ACHARYA	STATE OF GUJARAT,STATE OF GUJARAT,THE DIRECTOR OF PRIMARY EDUCATION,B A CHAUDHARY DISTRICT PRIMARY EDUCATION OFFICER,R K PATEL MAMLATDAR,A S MODH TALUKA PRIMARY EDUCATION OFFICER	
4299	MCA/90/2016	18/02/2016	SHIVPRASAD UMAPATI PANDEY,AMBALAL MOTIBHAI PATEL	MR KASHYAP R JOSHI	ASSISTANT COMMISSIONER MR.D.J.BARANDA,LAND ACQUISITION OFFICER NARMADA YOJNA,STATE OF GUJARAT	GOVERNMENT PLEADER,BHARGAV KARIA & ASSO
4300	MCA/91/2016	22/12/2017	SOMABHAI REVABHAI PATEL,	MS G R VIJAYALAKSHMI	BANASANIDHI PANI -COLLECTOR SABARKANTHA DISTRICT,	GOVERNMENT PLEADER

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4301	MCA/92/2016	03/02/2016	SUREN BACHUBHAI TRIVEDI,	MR GC RAY	STATE OF GUJARAT,R B RANA - THE POLICE INSPECTOR,KAMLESH VISHNUBHAI PATEL,GOVINDBHAI MANOHARDAS PATEL,AMRUTBHAI SHANKERDAS PATEL,ISHWARSING JAGATSING GURUDUTT,KUSUMBEN D/O PRAHLADJI AGRAWAL AND W/O RAMGOPAL RAMCHARAN AGRAWAL,ADVOATE NOTARY D K VYAS	
4302	MCA/93/2016	11/10/2018	RAMANBHAI KHUSHALBHAI TAILOR,MANISHA HASMUKHBHAI PARMAR	MR NIKHIL S VYAS	CHETNA COUDHRY,SHASHIKALABEN CHANI A.S.I	,GOVERNMENT PLEADER
4303	MCA/95/2016	03/02/2016	KAMUBEN WIDOW OF MANSURALI SAIYED,	MR NIKUL K SONI	SUJIT GULATI - ADDITIONAL SECRETARY,MUKESHKUMAR - COMMISSIONER OF SCHOOLS,P N RAOL - DIRECTOR - PENSION AND PROVIDENT FUND,V M CHAUDHARI OR HIS SUCCESSOR IN HIS OFFICE,VASANTBHAI PARSHOTTAMBHAI PATEL,UMESHBHAI BHAILABHAI PATEL	
4304	MCA/96/2016	03/03/2016	BHARATSINH KHUMANSINH THAKORE,NATWARSINH KHUMANSINH THAKORE,SONDARBEN KHUMANSINH	MR HARSHAD K PATEL	SHRI NAIKITABEN HASMUKHBHAI PATEL,SHRI DISTRICT COLLECTOR(CEILING DIVISION),SHRI THE SECRETARY	
4305	MCA/98/2016	23/03/2017	JALPABEN W/O JIGNESHBAI THAKKAR,	MR ANKIT Y BACHANI,JITENDRA J PANDYA	JIGNESHBHAI GHANSHYAMBHAI THAKKAR,	NOTICE SERVED
4306	MCA/105/2016	28/01/2016	CHIRAG Y GANDHI,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH,MAHESHBHAI RANJITSINGH SAWANT	
4307	MCA/106/2016	28/01/2016	ASHA CHETAN GANDHI,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4308	MCA/107/2016	28/01/2016	JAYESH RAMNIKLAL DEDHIA,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4309	MCA/108/2016	28/01/2016	RASHMIKANT NATVARLAL SHAH,SOHINI ALIAS ROHINI SARAIYA	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4310	MCA/109/2016	28/01/2016	PRIYAL KAMLESH PARIKH,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4311	MCA/110/2016	28/01/2016	VIMESH ALIAS BIMESH HARILAL SHAH,DEEPA DHIRAJLAL SHAH	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4312	MCA/111/2016	28/01/2016	RITABEN SANJAY SHAH,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4313	MCA/112/2016	28/01/2016	DEEPA JAYESHBHAI DEDHIA,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4314	MCA/113/2016	28/01/2016	S.D.S. SYNDICATE THRO. ITS PARTNER,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4315	MCA/114/2016	28/01/2016	DINESH JAMNADAS JHAVERI,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4316	MCA/115/2016	28/01/2016	SAPNABEN PRADIPKUMAR SINGHI,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	

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4317	MCA/116/2016	28/01/2016	NALINIBEN MAHENDRA GANDHI THRO. P.O.A.,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4318	MCA/117/2016	28/01/2016	KOTHARI AND BROTHERS THROUGH PARTNER,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4319	MCA/118/2016	28/01/2016	KAUSHIKA PRAKASH JHAVERI,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4320	MCA/119/2016	28/01/2016	HASMUKHBHAI P SHETH & BROTHERS THRO. PARTNER,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4321	MCA/120/2016	28/01/2016	JIVANCHAND JAVERCHAND JAVERI,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,RFEKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4322	MCA/121/2016	28/01/2016	KISHORBHAI RASIKLAL SHAH,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4323	MCA/122/2016	28/01/2016	KIRTIBHAI KANTILAL & BROTHERS PARTNERSHIP FIRM,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4324	MCA/123/2016	28/01/2016	MUKUNDBHAI NARAYANBHAI PATEL,	MR BHARAT JANI	VIJAYANTIBEN RANJITSINGH SAWANT,RAJESHBHAI RANJITSINGH SAWANT,REKHABEN RANJITSINH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4325	MCA/124/2016	28/01/2016	SUNITABEN NITINBHI CHOKSI,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4326	MCA/125/2016	28/01/2016	USHABEN HASMUKHBHAI SHETH,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4327	MCA/126/2016	28/01/2016	DILIPKUMAR SHANTILAL SHAH,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4328	MCA/127/2016	28/01/2016	SHETH AND PATEL THRO PARTNER GAUTAMBHAI HASMUKHBHAI SHETH,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4329	MCA/128/2016	28/01/2016	GAUTAMBHAI HASUBHAI SHETH,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4330	MCA/129/2016	28/01/2016	SHITALBEN MITESHBHAI SANGHAVI,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4331	MCA/130/2016	28/01/2016	DHANNALAL PREMCHAND JAIN (HUF),	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4332	MCA/131/2016	28/01/2016	HASMUKHLAL AND BROTHERS THRO PARTNER HASUBHAI CHINUBHAI SHETH,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	
4333	MCA/132/2016	28/01/2016	KRUTIBEN PANKAJBHAI SHAH,	MR BHARAT JANI	VIJAYNTIBEN RANJITSINH SAWANT,RAJESHBHAI RANJITSINGH,REKHABEN RANJITSINGH SAWANT,MAHESHBHAI RANJITSINGH SAWANT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4334	MCA/133/2016	18/12/2018	GUJARAT RAJYA ARDHSARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK	ARUNKUMAR SOLANKI,R.A. SARASHIYA,J.R. PATEL	GOVERNMENT PLEADER
4335	MCA/134/2016	04/03/2016	KAMAL HUSSAIN A SUMARA,	MR YUSUFKHAN PATHAN,MR R D CHAUHAN,MS.MANJULA R CHAUHAN	STATE OF GUJARAT (PUNAMCHANDRA PARMAR),DEPUTY CONVERVATOR OF FOREST (M.A.SAIYAD),CONSERVATOR OF FOREST (D.P.S VERMA),PRINCIPAL CHIEF CONSERVATOR OFFOREST (DINESH K. MISHRA)	
4336	MCA/135/2016	04/03/2016	KAMALHUSSAIN ABDULBHAI SUMRA,	MR YUSUFKHAN PATHAN,MR R D CHAUHAN,MS.MANJULA R CHAUHAN	STATE OF GUJARAT (PUNAMCHANDRA PARMAR),M.A. SAIYED,KULDEEP GOYAL,D.P.S. VARMA,	
4337	MCA/136/2016	13/07/2016	KISHORKUMAR KANTILAL JOSHI,	MR. MUKESH T MISHRA	P.D.RATHOD,R.M.PATELIA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4338	MCA/142/2016	13/04/2016	MADHVIBEN AASHISHKUMAR ABHICHANDANI,	MR.HARDIK B SHAH,HCLS COMMITTEE	AASHISH KUMAR LAXMANDASH ABHICHANDANI,	S D MANSURI
4339	MCA/144/2016	11/11/2016	GIRISH VASANTRAI BHIMJIYANI,	MR ASHISH M DAGLI	PARUL GIRISH BHIMJIYANI,PRESIDING OFFICER	NOTICE SERVED,MR.NANDISH H THACKAR
4340	MCA/147/2016	22/12/2016	PRIYANKARAJE ALPESHKUMAR MALI,	MR HEMANT MAKWANA	ALPESHKUMAR POONAMCHAND MALI,	REFUSED SERVED (N)(10)
4341	MCA/179/2016	20/01/2016	KAMLABEN BIJALBHAI PARMAR,	MR PH PATHAK	MAMTABEN VERMA, COMMISSIONER OF INDUSTRIES OR HIS SUCCESSOR IN OFFICE,	
4342	MCA/181/2016	17/02/2016	ANKIT VINODBHAI PATEL,	MS ROOPAL R PATEL	B.B.SWAIN, DEPUTY SECRETARY,S.K.LANGA, DISTRICT DEVELOPMENT OFFICER,V.N. DESAI, DISTRICT DEVELOPMENT OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
4343	MCA/187/2016	15/02/2016	RAJNIKANT HIRALAL HAKANI,	MS MAMTA R VYAS	SHRI NIKUNJ J.JANI,SHRI A.J.SHAH COMMISSIONER OF HIGHER EDUCATION,SHRI J.G.PANDYA TREASURY OFFICER (PENSION),SHRI YOGESHBHAI DABHI AHMEDABAD KELVANI TRUST SANCHALIT	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4344	MCA/189/2016	19/01/2016	AMAL KUMAR BHATTACHARYA,	MR P P MAJMUDAR	GAUTAM PARMAR,M D PUVAR	
4345	MCA/190/2016	25/02/2016	RAJESH AMRUTLAL SHAH,	MR GM JOSHI	ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,GIRISH PARMAR - DEAN	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4346	MCA/206/2016	21/01/2016	RANABHAI MERAMBHAI SARVAIYA,BHANUBEN BHUPATBHAI MAKWANA,BHAILALBHAI KARSANBHAI MAKWANA	MS RV ACHARYA	MANISHABEN CHANDRA,	
4347	MCA/207/2016	07/01/2019	SURESH AMRUTLAL RAVAL,	MR PH PATHAK	U V BADI,	GOVERNMENT PLEADER,RULE SERVED
4348	MCA/210/2016	07/04/2016	RAJALBEN W/O BHAVINBHAI HARIYANI,	MR TUSHAR L SHETH	BHAVINBHAI SHAMALDAS HARIYANI,	MR HARESH N JOSHI
4349	MCA/213/2016	08/03/2016	AJITBHAI VASANJIBHAI PATEL,DAYARAMBHAI NARSINHBHAI CHAUDHARI,LALTIBHAI NAGINBHAI GARSIYA,GAUTAMBHAI VANABHAI GARASIYA,HASHUBEN BHGVANSINH PARMAR,RANJANBEN MAGANBHAI PATEL,MANJULABEN GOVINDBHAI PATEL,DEVBAIBEN VASHRAMBHAI DUDHAT,DHANUBEN LACHHABHAI PATEL,MANUBEN SURJIBHAI PATEL,HANSABEN KALIDAS PAREKH	MR GUNVANT B SHAH	U N RATHOD - DISTRICT PRIMARY EDUCATION OFFICER,HEMAXY VINODCHANDRA PATEL - ASSISTANT EXAMINAR,BHARATBHAI PANDIT - DIRECTOR OF PRIMARY EDUCATION,SUJITBHAI GULATI - ADDITIONAL CHIEF SECRETARY	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA
4350	MCA/218/2016	04/03/2016	SANGEETA WIFE OF SANDIPKUMAR MISTRY,	MR ANKUR Y OZA,MR HASMUKH R GURJAR	SANDIPKUMAR RAJNIKANT MISTRY,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
4351	MCA/225/2016	16/02/2016	ASHVINKUMAR AMBALAL DESAI,	MR RR VAKIL	JHALOD NAGARPALIKA,RAKESH SHANKAR	GOVERNMENT PLEADER,NOTICE SERVED,MR DIPEN K DAVE

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4352	MCA/228/2016	07/01/2019	KESHAV PREMJI CHAUHAN,	MR SAMIR B GOHIL	AJAY PRKASH,	MR HS MUNSHAW
4353	MCA/233/2016	24/04/2019	PWD AND FOREST EMPLOYEES UNION,RAKESH JAYSINH VASAVA,VINOD RAMESH VASAVA,KUMJI KHETIYA VASAVA,KESHAV SINGAJI VASAVA,GULAB RUMA VASAVA,VINOD RAMAN VASAVA,BHARAT BABU VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS,K SHASHIKUMAR - DEPUTY CONSERVATOR OF FORESTS,KIRANBHAI K CHAUDHARI - FORESTOR AND / OR SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4354	MCA/234/2016	24/04/2019	PWD AND FOREST EMPLOYEES UNION,INDULAL SAMJI CHAUDHARI,LALSINH GIMBIYA VASAVA,JITENDRA AMARSINH CHAUDHARI,GAMBHIRSINH NAVA VASAVA,SAMSINH PANCHIYA VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS,K SHASHIKUMAR - DEPUTY CONSERVATOR OF FORESTS,KIRANBHAI K CHAUDHARI - FORESTOR AND / OR SUCCESSOR,DILIPBHAI C GAMIT - FORESTOR AND/OR SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4355	MCA/235/2016	24/04/2019	PWD AND FOREST EMPLOYEES UNION,VASAVA SANJAY ARJUN,VASAVA JITENDRA MAGAN	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS,K SHASHIKUMAR - DEPUTY CONSERVATOR OF FORESTS,KIRANBHAI K CHAUDHARI - FORESTOR AND / OR SUCCESSOR	GOVERNMENT PLEADER
4356	MCA/238/2016	19/02/2016	BHIKHUBHAI MEGHJIBHAI CHAVDA,	MR SAMIR B GOHIL	MONA KHANDAR, SECRETARY,M.A. NIRMAWALA, COMMISSIONER OF FISHERIES,KIRIT R. PATANI, DIRECTOR OF FISHERIES	NOTICE SERVED BY DS
4357	MCA/239/2016	28/01/2016	AMBALAL DWARKADAS PATEL,NIRMALABEN NARESHBHAI PATEL	MR MA PAREKH	RAKESHKUMAR MANILAL PATEL,	
4358	MCA/240/2016	19/07/2016	BANUBEN RAMESHBHAI DHAKAN,	MR HITESH V PATEL	PANKAJ JOSHI,JAYESHKUMAR G. PANDYA,DAXA R. JOSHI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4359	MCA/241/2016	19/12/2018	DASHARATHSINH BABUJI GOHIL,	MR KB PUJARA	O RAVI - IAS (RETD),VATSALA VASUDEVA - IAS,SURESHBHAI C PARMAR,JAGDISHBHAI BHIKHABHAI RABARI,RAJESHBHAI N CHAUDHARI,LALITBHAI MAGANBHAI PATEL	(MRS VD NANAVATI),MS VACHA J NANAVATI,ROHAN LAVKUMAR
4360	MCA/242/2016	15/03/2016	KOKILABEN CHIMANLAL PATEL,KANCHANBEN JAYANTILAL PATEL	MS. NIMISHA SHARMA	AHMEDABAD DISTRICT PANCHAYAT,	
4361	MCA/243/2016	15/03/2016	NANIBEN BECHARBHAI SOLANKI,SHASHIKALA MOHANBHAI PARMAR,SULOCHNA DANABHAI MAKWANA,BABIBEN CHATURABHAI ZALA	MS. NIMISHA SHARMA	AHMEDABAD DISTRICT PANCHAYAT,	
4362	MCA/245/2016	07/01/2019	AGRAVAT HITESHBHAI GOVINDRAM,	MR PH PATHAK	U V BADI,	GOVERNMENT PLEADER,RULE SERVED
4363	MCA/252/2016	16/02/2016	NAYNABEN MULNARAYAN PUROHIT,	(MR AS SUPEHIA)	SUJIT GULATI,BHARAT PANDIT,M R SAGARKA,R V SEJPAL	GOVERNMENT PLEADER
4364	MCA/254/2016	22/02/2016	HIRALAL GIRDHARILAL KHATRI,	MR ND SONGARA	HEMANTBHAI PATEL,	MR MEHUL H RATHOD
4365	MCA/257/2016	09/03/2016	KIRITKUMAR GOPALDAS VALAND,	MR KRUNAL D PANDYA	STATE OF GUJARAT,H D SHAILER - THE JOINT SECRETARY,PANKAJ JOSHI,A K GANTRA,DISTRICT DEVELOPMENT OFFICER,PRIMARY ANIMAL HUSBANDRY CENTRE,	GOVERNMENT PLEADER,NOTICE UNSERVED,MR MANISH J PATEL
4366	MCA/259/2016	16/02/2016	RUTESH GOVIND CHAUDHARY,ASHWINSINH GHANSHYAMSINH PARMAR,SUNILKUMAR RAJNIKANT BHATT	MR CHIRAG B PATEL	GUJARAT STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LIMITED,DILIP B TRIVEDI,DHIREN BABULAL CHAUDHARY - CHAIRMAN	
4367	MCA/262/2016	10/03/2016	SHANTUBHA SARDARSINH GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	THE STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4368	MCA/263/2016	27/01/2016	DEVANSHI MADANMOHAN SWAMINARAYAN D/O CHANDRAKANT KANSARA,	MS. KITTY S MEHTA	MADANMOHAN RAMESHCHANDRA SWAMINARAYAN,CHIEF METROPOLITAN MAGISTRATE	

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4369	MCA/269/2016	12/04/2016	SAMIM MOHHAMADJAVID DAL,	MR VIRAL V DAVE	MOHAMMADJAVID ABDULRAJAKBHAI DAL,	NOTICE SERVED
4370	MCA/270/2016	18/03/2016	BHUMIBEN MANISHBHAI KAILA,	MR P P KASVALA	MANISHBHAI AVCHARBHAI KAILA,	NOTICE SERVED
4371	MCA/271/2016	19/02/2016	DANGROCHA HITESHBHAI LAVJIBHAI,	MS. KRUTI M SHAH	STATE OF GUJARAT,MINES SUPERVISOR	DS AFF.NOT FILED (N)
4372	MCA/275/2016	26/02/2016	JIVANLAL JOITARAM PARMAR,	MR MA PAREKH	MR.SUJIT GULATI(SECRETARY OF EDUCATION DEPARTMENT),MR.BHARAT PADIT (DIRECTOR OF EDUCATION DEPARTMENT),MR.MAHESH PRAJAPATI(DISTRICT PRIMARY OFFICER)	NOTICE SERVED BY DS
4373	MCA/278/2016	30/03/2016	RAMANDEEP PALVINDERSINGH OBEROI,	MR PRAKASH G PANDYA,HCLS COMMITTEE	PALVINDERSINGH SAMPURANSINGH OBEROI,	MR JA ADESHRA
4374	MCA/282/2016	18/07/2016	VANITABEN KARSHANBHAI MISTRI,BHARATSINH ISHWARSINH BARAD,USHABEN RANHHODJI NAYAK,ASHABEN KESHAVBHAI MISTY,REKHABEN BABUBHAI DESAI,JAYANTILAL DAHYABHAI PATEL	MR SUBRAMANIAM IYER,MR. VINOD PANDYA	SANCHALAK - KETANBHAI CHIMANBHAI PATEL PRESIDENT, GUNVANTBHAI,MADHUBEN CHHIMABHAI PATEL - PRINCIPAL,UDAYSINH N RAHTOD (INCHARGE),UDAYSINH N RATHOD	NOTICE SERVED,MR NV GANDHI
4375	MCA/283/2016	30/08/2016	JAYSHREEBEN MANOJABHAI SANATHALIYA,SONPAR @ PARI MANOJABHAI SANATHALIYA (MINOR) THRO NATURAL GUARDIAN	MS PRITI PANDYA	MANOJABHAI SUKHABHAI SANTHALIYA,	
4376	MCA/284/2016	09/02/2016	JAYSHREEBEN MANOJBHAI SANTHALIYA,SONPARI MANOJ SANTHALIYA (MINOR) THRO HER MOTHER JAYSHREEBEN MANOJBHAI SANTHALIYA	MS PRITI PANDYA	MANOJBHAI SUKAHBHAI SANTHALIYA,	
4377	MCA/287/2016	01/02/2016	AMAL KUMAR BHATTACHARYA,	MR P P MAJMUDAR	E RADHAKRISHNA,M D PUVAR	
4378	MCA/288/2016	08/06/2017	CHAUHAN MOHABBATSINH BHAGWANSINH,	MR NK MAJMUDAR	STATE OF GUJARAT,DILIP RANA,GAURANG DAHIYA DISTRICT DEVELOPMENT OFFICER,M G VAYADA,KARANSINH RATANSINH CHAUHAN SARPANCH	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW,MR AJ YAGNIK
4379	MCA/300/2016	20/07/2016	BHAVNABEN VISHALBHAI VADODARA,	MR PRATIK Y JASANI	VISHALBHAI ISHVARBHAI VADODARA,	MS MAMTA R VYAS
4380	MCA/303/2016	30/03/2016	MAHESHBHAI NATHABHAI DHAMI,	MR SHAKTI S JADEJA	SHAAMJIBHAI B. RANPARIYA,	GOVERNMENT PLEADER
4381	MCA/312/2016	08/03/2016	GNANESHWARY D SHAH,	NANAVATI ASSOCIATES	PANKAJ JOSHI, PRINCIPAL SECRETARY,A M MANKAD, COMMISSIONER	GOVERNMENT PLEADER
4382	MCA/313/2016	20/07/2016	AISHWARYABEN WIFE OF MILANKUMAR JAISWAL,DHANI DAUGHTER OF MILANKUMAR JAISWAL THRO MOTHER AND LEGAL	HCLS COMMITTEE,MR NIKUL K SONI	MILANKUMAR RANJITBHAI JAISWAL,	NOTICE SERVED
4383	MCA/314/2016	06/09/2016	DEVENDRAKUMAR KANAKRAI JAGJIVANDAS ACHARYA,	MR DS VASAVADA	GUJARAT STATE ROAD TRANSPORT CORPORATION,REGIONAL PROVIDENT FUND COMMISSIONER	MR GM JOSHI,MR NK MAJMUDAR
4384	MCA/322/2016	23/03/2016	MANISH SURENDRABHAI DIXIT,KIRANBEN MANISHBHAI DIXIT	MR ASIM J PANDYA	CHIEF MANAGER, STATE BANK OF INDIA,RAMESHCHANDRA GOVINDLAL PARMAR,NIKUNJ SHANTILAL PAREKH,DEEPAK MADHUKAR PINGLE	MR SH ALMAULA
4385	MCA/329/2016	16/06/2016	SABINA SAJID SHAIKH,	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,SAJID PEERMOHAMMED SHAIKH	GOVERNMENT PLEADER,(MR NS SHETH)
4386	MCA/332/2016	13/04/2016	PRADYUMAN MAGANLAL BADHEKA,	MR UT MISHRA	P V GAJERA EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
4387	MCA/338/2016	04/02/2016	HANSABEN VASUDEVBHAI PATEL,	MR PJ KANABAR	H G TRIVEDI,	

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4388	MCA/339/2016	04/02/2016	VASUDEV NANJIBHAI PATEL,	MR PJ KANABAR	H G TRIVEDI,	
4389	MCA/340/2016	04/02/2016	VASUDEV NANJIBHAI PATEL,	MR PJ KANABAR	H G TRIVEDI,	
4390	MCA/341/2016	04/02/2016	VASUDEV NANJIBHAI PATEL,	MR PJ KANABAR	H G TRIVEDI,	
4391	MCA/343/2016	04/02/2016	RAJESH PARSHOTTAMBHAI CHATURANI,	MR DEEPAK P SANCHELA	JIGAR M. PATEL, CHIEF OFFICER,RAVINDRA CCHAGANLAL MAHESHWARI, SHOP INSPECTOR	
4392	MCA/348/2016	04/03/2016	SUO MOTU,	SUO MOTU	R S PATIL,	MR.HARDIK BHARHMBHAT
4393	MCA/350/2016	08/02/2016	YASHWANTSINH SHANKERSINH CHAUHAN,	MR ASIT B JOSHI	R.R. VASAVA, POLICE INSPECTOR,	
4394	MCA/353/2016	09/02/2016	SANCHETI SAW MILLS,	HL PATEL ADVOCATES	STATE OF GUAJRAT,D.J.DAMOR	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4395	MCA/355/2016	05/08/2016	HIRAL HIMANSHU BHATT,	MR RUTUL P DESAI,RAVI V THAKUR	HIMANSHU KANTIBHAI BHATT,	AAKASH D MODI
4396	MCA/356/2016	07/04/2016	DHARMISHTHABEN @ SONALBEN MANOJBHAI KAPDI,	MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI	MANOJ MANIRAM KAPDI,	NOTICE SERVED
4397	MCA/364/2016	29/07/2016	RANJANBEN W/O MAHESHBHAI RATHOD,	MR KULDEEP D SHARMA	MAHESHBHAI AMRABHAI RATHOD,	NOTICE SERVED,NOTICE SERVED BY DS
4398	MCA/369/2016	21/01/2019	JAGDISH SINGH RATHORE S/O. (LATE) KAPTAN SINGH,	MR PUNIT B JUNEJA	VIJAY KUMAR IPS,NIRMAL CHANDRA ASTHANA IPS,PRAKASH MISHRA IPS,SHASHIKANT UPADHYAY IPS	(MR NIRAL R MEHTA)
4399	MCA/373/2016	21/02/2019	VAGRA KOLIBEN ISHWARBHAI,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	KARAMCHANDANI - MANAGING DIRECTOR,MANAGER (MP)	DS AFF.NOT FILED (N)
4400	MCA/379/2016	08/03/2016	BHARATBHAI SOMABHAI AHIR,KAMLESHBHAI BABUBHAI PATEL,SHAILESHBHAI AMRATBHAI PATEL,MADHUBHAI PILIYABHAI MAHALA	THAKKAR AND PAHWA ADVOCATES	P K TANEJA OR HIS SUCCESSOR IN OFFICE,CHETNABEN DESAI OR HER SUCCESSOR IN OFFICE,RAMESHBHAI VELJIBHAI PATEL OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
4401	MCA/383/2016	16/01/2018	FAZLEVAHEB A. PATHAN SON OF ABDULKARIM PATHAN,	AAKASH D MODI	M K JADAV,J G PATEL EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4402	MCA/536/2016	23/06/2016	JODIYA GRAM PANCHAYAT THRO SARPANCH,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	B B SWAN SECRETARY,J N SINGH SECRETARY,HARIT SHUKLA,C S CHAUDHARY	GOVERNMENT PLEADER,NOTICE SERVED,MS KHYATI P HATHI
4403	MCA/537/2016	04/04/2016	ARVIDNBHAI CHIMANLAL SONI,	(MR AS SUPEHIA),MR BHAVIK J PANDYA	PUNAMCHAND PARMAR - SECRETARY,DINESH MISHRA - CHIEF CONSERVATOR OF FOREST,V K SAXENA - DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED
4404	MCA/542/2016	07/04/2016	ISHWARBHAI CHHAGANBHAI PATEL,	MS HARSHAL N PANDYA	HIMANSHU N PATEL - CHIEF EXECUTIVE OFFICER,M H PATEL - SUPERINTENDING ENGINEER	MR MEHUL H RATHOD
4405	MCA/543/2016	07/04/2016	LAXMANSINH SURAJSINH ZALA,	MS HARSHAL N PANDYA	HIMANSHU N PATEL - CHIEF EXECUTIVE OFFICER,M H PATEL - SUPERINTENDING ENGINEER	MR MEHUL H RATHOD
4406	MCA/544/2016	07/04/2016	JAYANTILAL KESHAVLAL RAMI,	MS HARSHAL N PANDYA	HIMANSHU N PATEL - CHIEF EXECUTIVE OFFICER,M H PATEL - SUPERINTENDING ENGINEER	MR MEHUL H RATHOD
4407	MCA/545/2016	29/03/2016	RAMCHANDRAN CHAMU,	MS HARSHAL N PANDYA	HIMANSHU N PATEL - CHIEF EXECUTIVE OFFICER,M H PATEL - SUPERINTENDING ENGINEER	MR MEHUL H RATHOD
4408	MCA/546/2016	29/03/2016	SURESHBHAI GORDHANDAS SONI,	MS HARSHAL N PANDYA	HIMANSHU N PATEL - CHIEF EXECUTIVE OFFICER,M H PATEL - SUPERINTENDING ENGINEER	MR MEHUL H RATHOD
4409	MCA/547/2016	07/04/2016	JIVABHAI LALJIBHAI GAMETI,	MS HARSHAL N PANDYA	HIMANSHU N PATEL - CHIEF EXECUTIVE OFFICER,M H PATEL - SUPERINTENDING ENGINEER	MR MEHUL H RATHOD
4410	MCA/553/2016	14/11/2017	HARJIBHAI KADVABHAI AJANI,SONALBEN HASMUKHBHAI AJANI	MR AJAY R MEHTA	MANISHA CHANDRA - COLLECTOR RAJKOT,PANKAJ VALVAY - MAMLATDAR RAJKOT,ANIL VIRDA - TALATI CUM MANTRI - GAURIDAD	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4411	MCA/555/2016	22/03/2016	SAJJANSINH P LAKOD -SINCE DECEASED THRU LEGAL HEIRS,NATVARLAL SOMABHAI RANA,DASHRATHBHAI RAMDAS PATEL,BALMUKUND PURSHOTTAMDAS JOSHI,GOVINDSINH SHIVOBHA SISODIYA,ARVINDBHAI AMBALAL JOSHI,GANPAT DUNDUBA KADAM	MS HARSHAL N PANDYA	ARVIND AGRAWAL , IAS,J N SINGH, IAS,MAMTA VERMA, IAS -COMMISSIONER OF INDUSTRIES,D K DAS-DIRECTOR-GUJARAT INDUSTRIAL RESEARCH AND DEVELOPMENT AGENCY,P N RAOL -DIRECTOR OF PENSION AND PROVIDENT FUND,H M GAMIT OR HIS SUCCESSOR-SENIOR TREASURY OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4412	MCA/556/2016	18/10/2016	DHARMENDRA KUMAR MISHRA,	PARTY IN PERSON	HASMUKH ADHIA,BALVIR SINGH	(MRS MAUNA M BHATT)
4413	MCA/557/2016	17/02/2016	KAUSHIKBHAI DALABHAI HARIJAN,	MR YOGEN N PANDYA	MR.MUKESH KUMAR K.MEHTA,	
4414	MCA/558/2016	07/12/2018	PRAMOD KUMAR JALOTA,	MR. HARMISH K SHAH	SHIV DAN SINGH,GYAN CHANDRA AGRAWAL GENERAL MANAGER	MR SUDHIR M MEHTA
4415	MCA/559/2016	08/03/2016	DHIMAR CHIRAG MOHANBHAI,SURATI MAHESHKUMAR NATWARLAL,GANDHI ANAND NAVINBHAI	MR DHARMESH V SHAH	P K TANEJA OR HIS SUCCESSOR,CHETNABEN DESAI -IN CHARGE	GOVERNMENT PLEADER
4416	MCA/560/2016	08/03/2016	CHAUHAN DHARMEDRA DAHYABHAI,	MR DHARMESH V SHAH	P K TANEJA OR HIS SUCCESSOR,CHETANABEN DESAI -IN CHARGE-	GOVERNMENT PLEADER
4417	MCA/584/2016	04/07/2016	SOHAM JAYANTILAL PATEL,ANKIT DINESHBHAI PATEL	RAHUL SHARMA	KIRTI SHARMA,JIGNA PATEL,GURBIR MADAM,MUKESH KUMAR,SUJIT GULATI,KAMAL PATHAK,G.R.ALORIYA	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,MR YASH N NANAVATY
4418	MCA/587/2016	23/03/2016	SELF EMPLOYED WORKERS ORGANIZATION,	THAKKAR AND PAHWA ADVOCATES	JAYPRAKASH SHIVHARE,SURESHBHAI GODHVANI,DEEPANKAR TRIVEDI	NOTICE SERVED BY DS,MR HS MUNSHAW
4419	MCA/588/2016	01/04/2016	BABUBHAI NANJIBHAI SOLANKI,	MR. VISHAL P THAKKER	NARENDRA SOLANKI,MAHESH GANDHI,P.N.ROL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4420	MCA/589/2016	15/03/2016	YOGESHBHAI JAGDISHBHAI PATEL,HARSHABEN YOGESHBHAI PATEL	MR BA SURTI	MILIND TORWANE,D J PATEL,D M ZARIWALA	MR KAUSHAL D PANDYA
4421	MCA/590/2016	15/03/2016	MULJIBHAI GOVINDBHAI PATEL,	MR BA SURTI	MILIND TORWANE,D J PATEL,D M ZARIWALA	MR KAUSHAL D PANDYA
4422	MCA/591/2016	15/03/2016	CHETANBHAI THAKORE PATEL,PRAMILABEN CHETANBHAI PATEL	MR BA SURTI	MILIND TORWANE,D J PATEL,D M ZARIWALA	MR KAUSHAL D PANDYA
4423	MCA/596/2016	28/06/2016	N D CHAUHAN(NARMADABEN D/O DAHYABHAI CHAUHAN),	MR VAIBHAV A VYAS,MS DARSHANA PANCHOLI	PANKAJ JOSHI,J N SINGH,PRADIP NARAYAN DEPUTY DIRECTOR GENERAL NCC	GOVERNMENT PLEADER
4424	MCA/598/2016	19/02/2016	HARSHADBHAI MOHANBHAI PATEL,	MS. KRUTI M SHAH	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,TALUKA DEVELOPMENT OFFICER,COLLECTOR,DUNGRI GRAM PANCHAYAT,MAHESHBHAI JASWANTBHAI PATEL	
4425	MCA/600/2016	22/03/2016	JUMABHAI UMARBHAI MANGA,	MR VIRAL V DAVE	DINESHBHAI MOHANBHAI JETHVA,DEPO MANAGER (HIRABHAI N. KHUMBHAI)	
4426	MCA/606/2016	29/06/2016	DIPALBA W/O YUVRAJSINH JADEJA,	MR MB RANA	YUVRAJSINH ANUBHA JADEJA,	NOTICE SERVED
4427	MCA/612/2016	04/07/2016	HITENDRA GANGARAM MODI,	MR DIPAK R DAVE	SURESHKUMAR JAYANTILAL SHAH,S K LANGA - DISTRICT DEVELOPMENT OFFICER,LOCHAN SAHERA - DISTRICT COLLECTOR - MEHSANA,B J BARAD - TALATI CUM MANTRI,B V BHAVSAR - TALUKA DEVELOPMENT OFFICER,RAMSADA MASUMALI RAHIMBHAI	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,MR N P CHAUDHARY
4428	MCA/616/2016	22/02/2016	MAGANBHAI MULJIBHAI CHAVADA,	MR MIHIR H PATHAK	STATE OF GUJARAT,S M PATEL,PRASANT PARIKH	
4429	MCA/634/2016	23/03/2016	ASNAVA KULDIPSINH NARENDRASINH,	MR KB PUJARA	SUJIT KUMAR GULATI,MUKESH KUMAR,A K RATHOD OR HIS SUCCESSOR IN HIS OFFICE,FATHER FERDNAND DURAI	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4430	MCA/636/2016	30/03/2017	MITTALBEN WIFE OF SANJAYBHAI PARMAR,	MR. R.D.KINARIWALA	SANJAYBHAI RAMANBHAI PARMAR,THE FAMILY COURT, AHMEDABAD (DELETED)	DELETED,MR CR MISHRA,HCLS COMMITTEE
4431	MCA/639/2016	22/04/2016	DIPTI D/O RAJNIKANT SHUKLA,	SHASHVATA U SHUKLA,JAYANI B SHAH	NISAR MOHMAD HUSSAIN HUSSAIN,	NOTICE SERVED
4432	MCA/640/2016	31/08/2016	PARVATSINH ANDERSINH PARMAR,	MR RAJESH M CHAUHAN	PUNAMCHAND K PARMAR - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
4433	MCA/641/2016	31/08/2016	SEGHABHAI DEVJIBHAI KOLI,	MR RAJESH M CHAUHAN	PUNAMCHAND K PARMAR - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
4434	MCA/642/2016	31/08/2016	HARCHANDBHAI REVABHAI KOLI,	MR RAJESH M CHAUHAN	PUNAMCHAND K PARMAR - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
4435	MCA/643/2016	06/12/2018	NATVARLAL MANILAL TAILOR,	MR UT MISHRA	MRS.SHAH MEENAHUSSAIN OR HER SUCCESSOR IN OFFICE,RAJESH MANJU, DIRECTOR OF UTTAR GUJARAT VIJ COMPANY LTD	NANAVATI & CO.,AKTA V JADEJA
4436	MCA/644/2016	03/05/2016	MANISHA KALPESH MODI,	MR BHAVIN S RAIYANI	KALPESH ARVINDBHAI MODI,	REFUSED SERVED (N)(10)
4437	MCA/645/2016	29/06/2016	SANDIP BHARATBHAI PANDYA,	MR MB PARIKH	A.S.HAHA,SUJIT KUMAR,B.B.SWAIN	GOVERNMENT PLEADER,MR PREMAL R JOSHI
4438	MCA/646/2016	01/03/2016	VASANI MANSUKHLAL KANJIBHAI,NILESHBHAI J JHAVERI	MR MURALI N DEVNANI	J P GUPTA,P D VITHLANI,SUDHIR G MEHTA DEAN	NOTICE SERVED BY DS
4439	MCA/648/2016	12/04/2016	BIJU JOSE VADAKEN,		CHAIRMAN- A.J.SHAH,	MR AD OZA
4440	MCA/651/2016	02/08/2016	PATEL ARVINDBHAI NARANBHAI,KOTVAD JAYANTIBHAI SOMABHAI,PARMAR ABHAJI RATNAJI,KANT MASURBHAI RUMALBHAI,KOTVAD JASUBHAI PUNJABHAI,BHANGI MADHUBHAI KANNAIYABHAI	MR HB SINGH	NATHABHAI BHURABHAI DAMOR,SECRETARY,MR.M.K. JADHAV	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4441	MCA/657/2016	05/04/2016	JAYNTILAL JAMNADAS JANI,	MS TEJAL K SHAH	B B SWAIN - DEPUTY SECRETARY,	GOVERNMENT PLEADER
4442	MCA/658/2016	05/04/2016	HARSHADBHAI S TRIVADI,	MS TEJAL K SHAH	B B SWAIN,	NOTICE SERVED
4443	MCA/664/2016	26/02/2016	DHANJIBHAI LAXMANBHAI CHANDURA,	MR ANVESH V VYAS	DISTRICT PRIMARY EDUCATION OFFICER,	
4444	MCA/665/2016	29/02/2016	REKHABEN RAMESHBHAI WAGHELA,	MS RATNA VORA	R B RANA, POLICE INSPECTOR,STATE OF GUJARAT	
4445	MCA/666/2016	17/12/2018	KIRANBHAI M GANDHI,	MR DG SHUKLA	SHAILESHBHAI N ZALA - VICE CHANCELLOR,KAUSHIKBHAI L BHATT - IN CHARGE REGISTRAR	
4446	MCA/667/2016	21/07/2016	DHARMENDRA KHUSHALDAS PATEL,	MR SACHIN D VASAVADA	RAJIV INDRAVADAN MODI - MANAGING DIRECTOR,RAJIV INDRAVADAN MODI - MANAGING DIRECTOR,BALASUBRAMANIAM VAIPYALINGUM SURESH - VICE PRESIDENT	,NANAVATI ASSOCIATES
4447	MCA/670/2016	31/08/2016	PRUTHVISINH VAJESINH DABHI,	MR RAJESH M CHAUHAN	PUNAMCHAND K PARMAR - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER
4448	MCA/671/2016	31/08/2016	JEHABHAI JAGSIBHAI HARIJAN,	MR RAJESH M CHAUHAN	PUNAMCHAND K PARMAR - SECRETARY,RAJIV SHUKLA,G K SINHA	GOVERNMENT PLEADER
4449	MCA/674/2016	03/05/2016	JAYANTIBHAI KEVJIBHAI CHAUDHARY,AKHTAR YASIN SHAIKH	MS VIDHI J BHATT	M K JADAV STATE OF GUJARAT,A D KANANI SUPERINTENDENT ENGINNER,S B DESHMUKH EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4450	MCA/702/2016	11/03/2016	DALAL SIDDHI MITESHBHAI,	MR VAIBHAV N SHETH	KUMAR NITYANAND REGIONAL PASSPORT OFFICER,	MR PY DIVYESHVAR
4451	MCA/711/2016	05/04/2016	SANKERBHAI NAMTABHAI PATEL,	MS TEJAL K SHAH	B B SWAIN - DEPUTY SECRETARY,	NOTICE SERVED
4452	MCA/716/2016	02/05/2016	MITHABHAI BODHABHAI MARU,	MR VISHAL B MEHTA	MILINDER TORVANE - COMMISSIONER,S M BHARTI - PERSONAL OFFICER	MR KAUSHAL D PANDYA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4453	MCA/717/2016	14/07/2016	PARMAR RAMANLAL MOHANLAL,	MRS KRISHNA G RAWAL,HCLS COMMITTEE	PRAVEENA D.K. - DISTRICT DEVELOPMENT OFFICER,MAJIYATAR - DEPUTY SECRETARY	GOVERNMENT PLEADER,(MR RA MISHRA)
4454	MCA/718/2016	02/08/2016	THAKORE VAKTAJI GAMBIRJI,THAKORE RANAJI NATHAJI,THAKORE RAMAJI SUJAJI,THAKORE MANGAJI KARSANJI,SHEIKH MUMADBHAI SAIDUBHAI,THAKORE GAMANJI KANAJI,PATEL DASHRATHBHAI NATHABHAI,THAKORE BHAWANJI OKHAJI GAMBIRJI,ABHAJI KANTIJI THAKORE,CHAUDHRI ABHAYRAJJIBHAI GOKALBHAI,KANTIJI SOMAJI THAKORE,MANGAJI JUJARJI THAKORE	MR HB SINGH	M K JADAV, SECRETARY,K G MAKWANA	GOVERNMENT PLEADER
4455	MCA/719/2016	17/10/2016	KIRANBEN D/O CHAMPAKBHAI KASHIRAM JOSHI,	MR VIRAT G POPAT	AMUL JAGDISH RAJYAGURU,	MR ZUBIN F BHARDA,MR. JAY M THAKKAR,MEET M THAKKAR
4456	MCA/720/2016	21/07/2017	SAGAR AGENCY PRIVATE LIMITED,	MS. KITTY S MEHTA	KANAIYO MANHARKUMAR THAKKAR,RAJESH D JATRANI,KHUSHI THAKKAR,JNANESWAR SEN.,KATSHSHI INOUE (PRESIDENT AND CEO),GURUSHRAN DHILON	MS MEGHA JANI,MR MANAV A MEHTA,SHASHVATA U SHUKLA
4457	MCA/726/2016	18/12/2017	AKHIL GUJARAT PART TIME LECTURERS ASSOCIATION,DINESH K SHAH	MR AJ YAGNIK	G R ALORIA - CHIEF SECRETARY,PANKAJ JOSHI - SECRETARY	GOVERNMENT PLEADER
4458	MCA/727/2016	25/02/2016	PANKAJBHAI RAMANLAL JARIWALA,	MR AMIT V THAKKAR	RAJENDRA KUMAR - COLLECTOR AND DISTRICT MAGISTRATE,RINKESH PATEL - DEPUTY COLLECTOR (LAND REFORM),STATE OF GUJARAT,ADDL MAMLATDAR AND ALT (TENANCY)	
4459	MCA/733/2016	28/07/2016	PALAKBEN PRAVINKUMAR PRAJAPATI,	(MR NIKHIL S KARIEL)	MANISHKUMAR AMRUTLAL PRAJAPATI,	SHRIKAR H BHATT
4460	MCA/736/2016	01/04/2016	HITESHKUMAR RATILAL RAJPUT,	MR. BK. RAJ	MR. P.B.KANWAR, VYAVSTHAPAK SHREE,MR. B.L.RATHOD DIRECTOR,MS. SONAL MISHRA ADDITIONAL CHIEF SECRETARY	
4461	MCA/737/2016	12/07/2016	PARMAR PRAVINBHAI PARSHOTTAMBHAI,	MR. BK. RAJ	HASMUKH SOMABHAI PATEL - MUNICIPAL COMMISSIONER,	NANAVATI & CO.,AKTA V JADEJA
4462	MCA/738/2016	22/03/2016	MADHUBEN RAJESHBHAI PATEL,	MR VM DHOTRE,MR. MAYUR V DHOTARE	B VENUGOPAL - ZONAL MANAGER,SHYAM PRAKASH SOMANI - SENIOR DIVISIONAL MANAGER,AMIT ATULBHAI BUCH - BRANCH MANAGER,PRABHUDAS MOHANBHAI PATEL,TEJAJI KHUMAJI PARMAR	
4463	MCA/741/2016	29/02/2016	PUNA LAXMAN MAKWANA,NAYA BIJAL MAKWANA,NAYA DEVA PARMAR,MUSA SIDDU RAOPUDA	MR. MUKESH T MISHRA	PRAVINBHAI LAXMANBHAI SINDHAL,JAGDISH CHAUHAN	
4464	MCA/764/2016	30/06/2016	VINOD RAVJIBHAI RAJPUT,	MR BHARGAV HASURKAR	STATE OF GUJARAT (MANISH BHARDWAJ),DIRECTOR OF MUSEUMS (M.H.BAGRA),CURATOR - KUTCH MUESEUM (Y.G.DAVE)	
4465	MCA/765/2016	25/04/2016	RAJESH SATISHCHANDRA BHATT,	MR VAIBHAV A VYAS	D P JOSHI - IAS,ARVIND AGRAWAL - IAS,J N SINGH - IAS	GOVERNMENT PLEADER,MR NIKHILESH J SHAH
4466	MCA/774/2016	07/01/2019	JAYRAJBHAI HIRJIBHAI TANK-DECD. THROUGH RATANSHI JAYRAJBHAI TANK,BALVANTBHAI JAYRAJBHAI TANK	MR HR PRAJAPATI	CHAIRMAN/SECRETARY KRUSHNASAGAR CO.OP. HOU. SOCIETY LTD,RAMNIKBHIA NANJIBHAI VEGAL,HEMRAJBAHI NANJIBHAI VEGAL	NOTICE SERVED BY DS,MR.NANDISH H THACKAR
4467	MCA/803/2016	26/04/2016	DINESHBHAI PARBATBHAI BERADIYA,	MR UT MISHRA	V C RATHOD,	MR RC KAKKAD,HARSHESH R KAKKAD
4468	MCA/824/2016	14/03/2016	IMRAN BASHIRBHAI MALEK,	MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,M R WADA MINES SUPERVISOR / GEOLOGIST,N B DABHI POLICE SUB INSPECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4469	MCA/825/2016	14/03/2016	IMRAN BASHIRBHAI MALEK,	MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,MINES SUPERVISOR / GEOLOGIST - MR M R WADA - MINES SUPERVISOR,POLICE SUB INSPECTOR - MR N B DABHI	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4470	MCA/826/2016	14/03/2016	MAHESHBHAI B. BHAGIYA,	MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,M R WADA MINES SUPERVISOR / GEOLOGIST,K C ZALA POLICE SUB INSPECTOR,K RAJESH COLLECTOR MORBI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4471	MCA/827/2016	21/04/2016	KRUPESH NARHARIBHAI PATEL,SMITA KRUPESH PATEL,NIRAL KRUPESH PATEL,AMISH KRUPESH PATEL	MR HEMANG M SHAH	BINITA KALPESH PATEL,ANIRUDH RINKI GANDHI,ALPANA RINKI GANDHI,DISTRICT COURT	NOTICE SERVED BY DS,MR MRUGEN K PUROHIT
4472	MCA/828/2016	03/05/2016	AMARSANGJI BHALAJI THAKORE,LAXMANJI BHALAJI THAKORE,MANSANGJI BHALAJI THAKORE	MR TATTVAM K PATEL	SANGITA SINH - SECRETARY,COLLECTOR AHMEDABAD,DY COLLECTOR AND PRANT OFFICER VIRAMGAM,,SAHAR MOTIBHAI DESAI,RAGHNATHBHAI MOTIBHAI DESAI,GEMAR MOTIBHAI DESAI,AMRUTBHAI MOTIBHAI DESAI,JIVATBEN WD /O BHALAJI GANDAJI THAKORE,CHANDUJI BHALAJI THAKORE,BABUJI BHALAJI THAKORE,VINUJI BHALAJI THAKORE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4473	MCA/829/2016	01/04/2016	GHANSHYAMBHAI NANUBHAI GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI - EXECUTIVE ENGINEER,M V GANDHI - DEPUTY EXECUTIVE ENGINEER,MAKWANA - SUPERINTENDING ENGINEER	GOVERNMENT PLEADER
4474	MCA/832/2016	28/04/2016	HARESHKUMAR NANDLAL UPADHYAY,	MR JV JAPEE	AYUSH A K,H F PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER,MR HS MUNSHAW
4475	MCA/833/2016	28/04/2016	JITENDRAKUMAR JASHVANTRAI PANDYA,	MR JV JAPEE	H F PATEL DISTRICT HEALTH OFFICER,STATE OF GUJARAT	NOTICE SERVED,MR HS MUNSHAW
4476	MCA/834/2016	28/04/2016	VRUJLAL KASHIRAMBHAI JANI,	MR JV JAPEE	H F PATEL DISTRICT HEALTH OFFICER,STATE OF GUJARAT	NOTICE SERVED,MR HS MUNSHAW
4477	MCA/835/2016	28/04/2016	BHARATBHAI BACHUBHAI RAMPRASADI,	MR JV JAPEE	H F PATEL DISTRICT HEALTH OFFICER,STATE OF GUJARAT	NOTICE SERVED,MR HS MUNSHAW
4478	MCA/836/2016	28/04/2016	ANANTRAI BHIKHALAL JANI,	MR JV JAPEE	H F PATEL DISTRICT HEALTH OFFICER,STATE OF GUJARAT	NOTICE SERVED,MR HS MUNSHAW
4479	MCA/837/2016	17/03/2016	TULIKA MADHUSUDAN ACHARYA,	MR P A MEHD	KARTEKEYA JAGDISHKUMAR BHATT,THE REGISTRAR	
4480	MCA/843/2016	03/05/2016	PARIKSHITNAGAR COOPERATIVE HOUSING SOCIETY LTD,RAMNAGAR SHANTIKUNJ COOPERATIVE HOUSING SOCIETY LTD.	MR BHARAT T RAO	D THARA IAS,N R BARANDA	NOTICE SERVED BY DS,MR DEEP D VYAS
4481	MCA/847/2016	12/08/2016	ANJALIBA SIDDHRAJSINH JADEJA D/O JILUBHA JORUBHA RAYJADA,	MR VIREN G DAVE,MR DD CHUDASAMA	SIDDHRAJSINH DEVISING JADEJA,	MR PREMAL S RACHH
4482	MCA/849/2016	24/06/2016	KOMAL VINODBHAI LANGALIA,	MR. VISHAL P THAKKER	VISHAL ARVINDBHAI SONI,	MR D A CHAUDHARI
4483	MCA/851/2016	05/04/2016	BALVANTBHAI M TRIVADI,	MS TEJAL K SHAH	B B SWAIN DEPUTY SECRETARY,	NOTICE SERVED
4484	MCA/882/2016	03/05/2016	PWD EMPLOYEES UNION,TADVI BHULABHAI LAKSHMANBHAI,BHIL RAMANBHAI RANCHHODBHAI,DUBHIL RAMBHAI PANCHIYABHAI,DUBHIL SIMJIBHAI SOMJIBHAI,TADVI MOGHABHAI KARSHANBHAI,TADVI BALUBHAI JIVANBHAI,DUBHIL HUNJIBHAI BACHIYABHAI	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
4485	MCA/884/2016	03/05/2016	PWD EMPLOYEES UNION,SHANTABEN VITTHALBHAI VAGHELA	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
4486	MCA/886/2016	03/05/2016	PWD EMPLOYEES UNION,NAYAKADA KANUBHAI FEDRABHAI,NAYAKA ISALABHAI BAVABHAI,RATHWA KANUBHAI GIRISHBHAI,RATHWA GOHATABHAI MANJIBHAI	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4487	MCA/887/2016	03/05/2016	PWD EMPLOYEES UNION THRO PRESIDENT SAIYED IBHRAHIM,PAWAR GOVIND AABAJI,GAVIT BHOWAN DHODU,CHAUDHARY SHRAVAN MAHADU,WALU ANIL BUDHIYA,BHONYE MUNESH MOHAN,RATHOD ANIL KALU,SURYAVANSHI VILESH OOLUSHYA,PADVI ANIL RAMESH,BANGAL SOMU DAMU,GAVIT SHAILESH SITARAM,MACHHI ANIL GABLU,CHAUDHARY SHIVRAM BABLU,PAWAR JALADU NAVSU,PAWAR IKIYA MASU,KUNWAR SURESH THAGUBHAI,CHOWRE ANIL CHIMAN,BAGALU SHANTARAM SOMA,BHONYE RAMDAS DEVRAM,BHISARE NANU DEVAJU,BHONYE SHRAVAN JANU,PAWAR UMESH MOTIRAM	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY PRINCIPAL CHIEF CONSERVATOR OF FOREST,G K SINHA CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED
4488	MCA/888/2016	03/05/2016	PWD EMPLOYEE UNION,BHIL KANIYA VERAGIYA,BHIL RELIYA SHIVALIYA	MS VIDHI J BHATT	POONAMCHAND PARMAR,C N PANDEY,G K SINHA	GOVERNMENT PLEADER,NOTICE SERVED
4489	MCA/889/2016	03/05/2016	PWD EMPLOYEES UNION,SUNILBHAI CHANDUBHAI CHAUDHARY	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
4490	MCA/890/2016	03/05/2016	PWD EMPLOYEES UNION - THROUGH PRESIDENT,BAISINGBHAI GOTABHAI	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
4491	MCA/891/2016	03/05/2016	PWD EMPLOYEES UNION - THROUGH PRESIDENT,MINESH RINCHHI CHAUDHARY	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
4492	MCA/892/2016	03/05/2016	PWD EMPLOYEES UNION - THROUGH PRESIDENT,MALJI RUPLA VASAVA	MS VIDHI J BHATT	POONAMCHAND PARMAR - PRINCIPAL SECRETARY,C N PANDEY - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,G K SINHA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED
4493	MCA/896/2016	11/03/2016	MAHESHBHAI MADHUBHAI KABRIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,NIRAVBHAI MADHUSUDANBHAI BAROT - MINES SUPERVISOR	DS AFF.NOT FILED (N)
4494	MCA/918/2016	26/04/2016	GITABEN MANILAL PATEL,	MS MAMTA R VYAS	SUJIT GULATI,BHARAT PANDIT,N K JANI,Y H PATEL	NOTICE SERVED
4495	MCA/919/2016	26/04/2016	MINAXIBEN BHULABHAI PATEL,	MS MAMTA R VYAS	SUJIT GULATI,BHARAT PANDIT - DIRECTOR OF PRIMARY EDUCATION,N K JANI - DISTRICT PRIMARY EDUCATION OFFICER,Y H PATEL - DISTRICT EDUCATION OFFICER	NOTICE SERVED
4496	MCA/922/2016	12/07/2016	GRUH FINANCE LIMITED,	J SAGAR ASSOCIATES	DISTRICT MAGISTRATE - RAJENDRA KUMAR,PRADIP KANAIYALAL SHAH	GOVERNMENT PLEADER,MR UTPAL M PANCHAL
4497	MCA/923/2016	10/03/2016	SANCHETI SAW MILLS THROUGH GUMANCHAND CHIMANJI SANCHETI,	HL PATEL ADVOCATES	STATE OF GUAJRAT,D J DAMOR-DY.CONSERVATOR OF FORESTS	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4498	MCA/924/2016	27/04/2016	BHARATKUMAR BABUBHAI BHANUSHALI,	MR VIMAL A PUROHIT	R K MALVIS,DIPIKABEN SHAMJIBHAI ROZ	GOVERNMENT PLEADER
4499	MCA/925/2016	28/03/2016	PRAJAPATI PRAFULKUMAR GOVINDBHAI,	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER-DR.BIPIN K TRIVEDI	NOTICE SERVED BY DS
4500	MCA/926/2016	28/03/2016	VINABEN ACHLESHWAR BOHRA,DEVYANIBEN VASUDEVBHAI RAVAL,NARAYANSINH DHULSINH VAGHELA,SATISHBHAI DAHYABHAI PATEL,AVINASHKUMAR AMRUTLAL BAROT,TEJALBEN GUNVANTLAL RAVAL,MANOJBHAI NANJIBHAI PATELIYA,ASHABEN KANJIBHAI PATEL	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER-BIPIN K TRIVEDI	DS AFF.NOT FILED (N)
4501	MCA/927/2016	28/03/2016	TRIVEDI SUDHIRKUMAR MAHENDRABHAI,ALPESHKUMAR NARBHERAM VYAS,PRAGNABEN VITTHALBHAI PATEL,NATVARBHAI VALABHAI SHRIMALI,TAKADIRKUMAR GUNVANTLAL RAVAL,HITENDRAKUMAR MAHENDRAKUMAR RAVAL,RITABEN MAHENDRABHAI PATEL	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER- DR.BIBPIN K TRIVEDI	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4502	MCA/928/2016	28/03/2016	MANJULABEN PUNAJI GAMETI - (PRINCIPAL),KINJAL SHAMALBHAI DESAI - TEACHER,CHIRAG RAMABHAI PATEL - TEACHER,BHAVNABEN RAMJIBHAI PATEL - TEACHER,KIRANBHAI REVABHAI PRAJAPATI - TEACHER,VIPULKUMAR HIRABHAI PRAJAPATI - TEACHER,PARULBEN PRAHLADBHAI PANCHAL - TEACHER,GITABEN DHIRABHAI PATEL - TEACHER,PARULBEN BHAGUBHAI PATEL - TEACHER,VIJAYKUMAR KOHYABHAI MAHERA - ADMINISTRATIVE	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER-BIPIN K TRIVEDI,	NOTICE SERVED BY DS
4503	MCA/929/2016	18/03/2016	KANCHANBEN KANTILAL MAISURIA,	MR. R.D.KINARIWALA,SAMEE A URAIZEE	COLLECTOR AVANTIKA SINGH,COLLECTOR JENU DEVAN	GOVERNMENT PLEADER
4504	MCA/936/2016	28/03/2016	PRAJAPATI DINESHBHAI JIVABHAI,PATEL DASHARTHBHAI PRABHUBHAI,PATEL DIPAKKUMAR JITABHAI,PANCHAL HARESHKUMAR,PATEL DHARMISTHABEN NARSINHBHAI,PATEL ATULKUMAR JESINGBHAI,PATIL JASHAVANTKUMAR RATILAL	MR Y J PATEL	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER-SHRE DR. BIPIN K TRIVEDI	GOVERNMENT PLEADER
4505	MCA/937/2016	22/06/2016	JAYABEN BHAISHANKAR DESAI,	MR. VISHAL P THAKKER	RAJESH KISHORE,V M LUNAGARIYA TALUKA HEALTH OFFICER	GOVERNMENT PLEADER,MR PREMAL R JOSHI
4506	MCA/938/2016	05/04/2016	TARJEETSINGH BAKHTARWARSINGH BATH,	MR GOVIND V PATEL	M/S SHUBHAM PROPERTIES,RAMESH NARAN CHOTARA,RANJEETSINGH BAKHTAWARSINGH BATH	
4507	MCA/940/2016	04/08/2016	BHAVESHBHAI CHATURBHAI PATEL,	MR SUREN M SHAH	MANUBHAI BHIKHABHAI WALAND,JASODABEN BHIKHABHAI WALAND,NADUBEN BHIKHABHAI WALAND,JAGDISHBHAI BHAWANBHAI CHANDARANA,MADHUBHAI POPATBHAI WASANI,BABUBHAI POPATBHAI WASANI,VASUDEV RAMDAS THAKKAR AS EXPIRED FILED PENDING,MAHESHBHAI KIKANI,MANSUKHBHAI DAHYABHAI RADADIA,STATE OF GUJARAT	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N),MR RJ GOSWAMI,MR P P KASVALA,C R GOSWAMI
4508	MCA/943/2016	14/03/2016	BIJALBHAI HATHIYABHAI KHAMBHALA,	MS. KRUTI M SHAH	STATE OF GUJARAT,NIRAV MADHUSUDAN BAROT	
4509	MCA/950/2016	15/09/2016	KINJAL DHARMESH PATEL D/O MOHANBHAI PATEL,	MR RAXIT J DHOLAKIA,MR IA NAGORI	DHARMESH KANTIBHAI PATEL,	MR JV JAPEE

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4510	MCA/951/2016	12/04/2016	RAVAT LAXMANBHAI LEGAL HEIR OF LAXMANBHAI AMRABHAI,	MR. MANOJ T DANAK	H R SUTHAR - COLLECTOR,R S THUMMAR - DEPUTY COLLECTOR,H G TRIVEDI - I/C L I TEHLIYANI - MAMLATDAR,P H MAKWANA - CIRCLE OFFICER,LEGAL HEIR OF DECEASED BHADABHAI HARIJAN,SHIVABHAI BHADABHAI HARIJAN,LEGAL HEIR OF DECEASED MOHANBHAI BHADABHAI HARIJAN,VASHRAMBHAI JIVRAJBHAI BHAYANI,MANJIBHAI JIVABHAI BHAYANI,GOVINDBHAI JIVABHAI BHAYANI,PARSHOTTAMBHAI JIVABHAI BHAYANI,LEGAL HEIR OF DECEASED OF TABHABHAI MADHABHAI BHAYANI AND,NANJIBHAI TABHABHAI BHAYANI,GOGANBHAI TABHABHAI BHAYANI,KABABHAI KARAMSINBHAI BHAYANI - LEGAL HEIRS OF DECEASED KARAMSINBHAI JADAVBHAI BHAYANI,LEGAL HEIRS OF NATHABHAI PUNABHAI BHAYANI AND LEGAL HEIRS OF,LEGAL HEIRS OF DECEASED NARSIBHAI RATNABHAI PATABHAI RAMANI,LEGAL HEIR OF DECEASED JADAVBHAI JIVABHAI BHAYANI,LEGAL HEIR OF MADHABHAI NAGJIBHAI RATNABHAI DUDHAT,GOVINDBHAI MOHANBHAI BHAYANI,LAKHABHAI MOHANBHAI BHAYANI,SHIVABHAI SHAMJIBHAI BHAYANI,VALLABHBHAI SHAMJIBHAI BHAYANI,PRAVINBHAI SHAMJIBHIA BHAYANI,MUKESHBHAI SHAMJIBHAI BHAYANI,MANUBHAI POPATBHAI BHAYANI,GHANSHYAMBHAI POPATBHAI BHAYANI,PARSOTTAMBHAI NATHABHAI BHAYANI,SHAMBHUBHAI NATHABHAI BHAYANI,LAKHMANBHAI NARSIBHAI RAMANI,BHIKHUBHAI NARSIBHAI RAMANI,BHAIKHABHAI HARJIBHAI BHAYANI,RAJABHAI HARJIBHAI BHAYANI,MANUBHAI HARJIBHAI BHAYANI,MULJIBHAI JADAVBHAI BHAYANI,TALSIBHAI MADHUBHAI DUDHAT,POPATBHAI KANJIBHAI DUDHAT,BHOLABHAI KANJIBHAI DUDHAT,JAYANTIBHAI KANJIBHAI DUDHAT,BHAGVANBHAI NAGJIBHAI DUDHAT	
4511	MCA/954/2016	24/01/2019	THAKOR AMRUTJI BHEMAJI,THAKORE MAFAJI JIVAJI,THAKORE GOVAJI VALMAJI,PATEL JAYANTIBHAI DWARAKADAS,MANKAJI PRATAPJI,THAKOR RAJUJI HAMIRJI	MR HB SINGH	M.K.JADAV, SECRETARY,M.V. KOTWAL, EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
4512	MCA/958/2016	19/04/2016	RAJPAL BHAGIRATH YADAV,	MR AK CLERK	UNION OF INDIA,ANAND MOHAN, INSPECTOR GENERAL (WEST ZONE),SATISH KHANDELWAL, DEPUTY INSPECTOR GENERAL (WEST ZONE),ALOK KUMAR, COMMANDANT	MS AVANI S MEHTA
4513	MCA/960/2016	14/03/2016	SIDHDHRAJBHAI RAVTUBHA GOHIL,	MS. KRUTI M SHAH	STATE OF GUJARAT,MINES SUPERVISOR /GEOLOGIST	
4514	MCA/961/2016	14/03/2016	PUSHPALSINH INDRASINH RANA,	MS. KRUTI M SHAH	STATE OF GUJARAT,NIRAV MADHUSUDAN BAROT MINES SUPERVISOR	
4515	MCA/962/2016	14/07/2016	VAIDYA ROZEMERI H GHOGHRA,	MR DS VASAVADA	STATE OF GUJARAT THRO THE SECRETARY ANIL GOPISHANKER MUKIM,DIRECTOR KANDARP RATILLA DESAI INDIAN MEDICAL&HOMEOPATHY DEPT,DISTRICT PANCHYAT THRO MR UPADHYAY DIST. AYURVEDIC OFFICER,RAJKOT	GOVERNMENT PLEADER,NOTICE SERVED,MRS FALGUNI D PATEL
4516	MCA/965/2016	22/01/2018	MANISHABEN CHUNILAL TURI,	(JUGAL J DAVE)	KIRANBHAI MANILAL TURI,	MR. MAULIK M SONI
4517	MCA/967/2016	16/03/2016	ZALAWAD TRADING COMPANY,	MR UMANG R VYAS	M.R.VALA, ASSISTANT GEOLOGIST,	

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4518	MCA/968/2016	21/03/2016	MUHAMMED SHAFI GULAMNABI VOHRA,	MR EE SAIYED,MR NASIR SAIYED	STATE OF GUJARAT,DEVENDRA MANILAL VAGHELA,BIJAL M SOLANKI CHIEF OFFICER,D K PRAVEENA,K K NIRALA COLLECTOR - KHEDA	
4519	MCA/972/2016	04/05/2016	KAILASHBEN RAVISHANKAR THAKAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	MAHUVA NAGARPALIKA,SHIVRAJSINH KISHORSINH KHUMAN,JAGDISHBHAI M MORI, SHASANADHIKARI,	NOTICE SERVED BY DS,MR HS MUNSHAW
4520	MCA/974/2016	21/10/2016	SWETA W/O. URJIT PATEL D/O. SHAILESH AMIN,	MR VIBHUTI NANAVATI	URJIT BHUPENDRABHAI PATEL,	MR DHAVAL D VYAS
4521	MCA/975/2016	17/03/2016	ASHWINKUMAR SON OF NEMCHANDBHAI MEHTA,	MR.KIRIT R CHAUDHARI	UMANGBHAI HASMUKHBHAI THAKKAR,THE STATE OF GUJARAT	
4522	MCA/983/2016	02/08/2016	HETALBEN KRUNAL SHETH AND D/O VINUBHAI DOSHI,VINUBHAI VRAJLAL DOSHI,CHANDRIKABEN VINUBHAI DOSHI	MR.KISHAN PRAJAPATI,MR MIHIR VAKHARIYA	KRUNAL ROHITBHAI SHETH,	MR GAURAV CHUDASAMA
4523	MCA/985/2016	21/03/2016	VIMALABEN KALYANJI VORA,JAYESH KALYANJI VORA,VISHAL KALYANJI VORA	MR MEHUL SHARAD SHAH	MAHENDRA S PATEL,J V DESAI DEPUTY COLLECTOR,S K DABHI MAMLATDAR,RAHULBHAI MODI TALATI CUM MANTRI,S P THAKKAR TALUKA DEVELOPMENT OFFICER,NARAN ATU VIZODA,DAMJI KANU MATANG,BHIMJI HAJI VIZODA,RAMESH BUDHA VIZODA,RAVJI VACHHIYA KATUA,BHARAT NARAN DANIYA,MAVJI RAJA VIZODA,DEVA GOPAL	
4524	MCA/987/2016	23/09/2016	MITTAL WFIE OF HIMANSHU BHATT,	MR ABHIRAJ R TRIVEDI	HIMANHU YOGESHBHAI BHATT,	MR JF MEHTA
4525	MCA/988/2016	05/05/2016	ASHOKBHAI RAMNIKBHAI UPADHYAY,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,NAVALSINH DINTABHAI SOLANKI, EXECUTIVE ENGINEER,MADHUKAR VINAYCHANDRA GANDHI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4526	MCA/989/2016	22/01/2019	AMARSANG BHIKHABHAI SOLANKI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N. D. SOLANKI EXECUTIVE ENGINEER,M.V. GANDHI,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4527	MCA/990/2016	01/04/2016	APAR STEEL AND CASTING PVT LTD,	MR HASIT DAVE	UNION OF INDIA,NAVNIT GOYAL PRINCIPAL COMMISSIONER OF CUSTOMS,R. M. GAUTAM ADDITIONAL COMMISSIONER OF CUSTOMS,SANTOSH SHARMA	
4528	MCA/991/2016	27/04/2016	MRUDANG SARVADAMAN MAJMUDAR,	MR RV DESAI	D THARA - MUNICIPAL COMMISSIONER,	
4529	MCA/994/2016	21/03/2016	NAGJIBHAI HARJIBHAI KANANI,	MS. KRUTI M SHAH	STATE OF GUJARAT,NIRAV MADHUSUDAN BAROT MINES SUPERVISOR /GEOLOGIST	
4530	MCA/996/2016	21/03/2016	BANGA MOH. ISMAILBHAI IBRAHIMBHAI,	MS. KRUTI M SHAH	STATE OF GUJARAT,MEHUL DAVE - MINES SUPERVISOR,M A GANDHI - COLLECTOR	
4531	MCA/997/2016	21/03/2016	IRSHADBHAI ISHAKBHAI NAGUJI,	MS. KRUTI M SHAH	STATE OF GUJARAT,MEHUL DAVE MINES SUPERVISOR,M A GANDHI	
4532	MCA/1005/2016	21/06/2016	M/S HIMACHAL ALUMINIUM & CONDUCTORS,	MR VIJAY N RAVAL	V.N. MAIRA - CHAIRMAN OF UTTAR GUJARAT VIJ COMPANY LTD,ASHOK MANGAL - CHIEF ENGINEER (P & P)	MR DIPAK R DAVE
4533	MCA/1014/2016	27/07/2016	ASHOK RATANLAL AGRAWAL,TARABEN ASHOK AGRAWAL	MR SP MAJMUDAR	HARSHAD BAROT,GUJARAT STATE ROAD TRANSPORT CORPORATION	
4534	MCA/1025/2016	27/04/2016	BHUPENDRABHAI PARSHOTTAMBHAI DALWADI,	MR ND SONGARA	P P PARIKH - CHIEF OFFICER,	MR SIDDHARTH H DAVE
4535	MCA/1026/2016	21/03/2016	JIGNESHBHAI MADHUBHAI MANSARA,	MR MP SHAH,MS. KRUTI M SHAH	STATE OF GUJARAT,MEHUL DAVE,MINES SUPERVISOR,PRANT OFFICER	
4536	MCA/1029/2016	21/03/2016	SAHAD SALIMBHAI GODHAVIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,M R VALA,MINES SUPERVISOR	
4537	MCA/1031/2016	02/02/2018	SEJAL D/O JITENDRAKUMAR SHUKLA WIFE OF KRUNAL VINODBHAI PARMAR,	MR GAURAV CHUDASAMA	KRUNAL VINODBHAI PARMAR,	MALAV M MULANI

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4538	MCA/1032/2016	18/07/2016	SHALIN ATULBHAI PARIKH,	MR NARENDRA L JAIN	A G GOHIL,	
4539	MCA/1033/2016	09/06/2016	RAJUBHAI VISABHAI BHARWAD @ BAMBHAVA,	MS. KRUTI M SHAH	STATE OF GUJARAT,M R VALA - MINES SUPERVISOR / GEOLOGIST,MAMLATDAR,POLICE SUB INSPECTOR	
4540	MCA/1041/2016	01/07/2016	PANDYA KANTILAL MADHAVJI,KATARIYA RANABHAI GOVINDBHAI,UNAGAR HARJIBHAI DHARAMSHIBHAI,MAHETA JAMNADAS VALLABHDAS,VYAS BALWANTRAY MAHASHANKAR (DECEASED THROUGH HEIR),UPADHYAY KESHAVLAL PRANJIVAN,PANDYA MULSHANKAR KESHAVLAL,VORA JAYSHANKAR GAURISHANKAR (DECEASED THROUGH HEIR),PARMAR ODHAVJI RAMJI,VYAS JAGANNATH MANISHANKAR,TRIVEDI DINKARRAI RAJARAM,JOSHI GANPATRAI JAISHANKAR (DECEASED THROUGH HEIR),JANI RAMSHANKAR JIVRAM,RAJGOR SHANTILAL DANJIBHAI (DECEASED THROUGH HEIR),JANI HARIPRASAD FULSHANKAR,BHATT MARKANDARY KESHAVLAL (DECEASED THROUGH HEIR),PUROHIT HARILAL GOVINDJI (DECEASED THROUGH HEIR),VYAS MANVANTRAY NAGJIBHAI (DECEASED THROUGH HEIR),PANDYA ICHHASHANKAR PRABHASHANKAR,KALSARIYA PURSHIOTTAM JIVABHAI (DECEASED THROUGH HEIR),SARTANPARA UKABHAI KANABHAI	MR KB PUJARA	SUJIT GULATI OR HIS SUCCESSOR IN OFFICE,J.N.SINGH OR HIS SUCCESSOR IN OFFICE,BHARAT PANDIT,ARVINDBHAI B. PRAJAPATI OR HIS SUCCESSOR IN OFFICE,MUSTAKBHAI L. CHARANIYA,ATULBHAI H. MAKWANA	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
4541	MCA/1042/2016	02/05/2016	HAROON HAJI SIDHIK SAMA,	MR MEHUL SHARAD SHAH	D V GHEDA,	MR HS MUNSHAW
4542	MCA/1045/2016	22/03/2016	CHANCHALBEN WD/O SHANKARBHAI SHANABHAI,GORDHANBHAI SHANKARBHAI CHAVDA,GANGABEN SHANKARBHAI CHAVDA,MANGADBHAI SHANKARBHAI CHAVDA,KANTIBHAI SHANKARBHAI CHAVDA,SHARDABEN SHANKARBHAI CHAVDA,RAMESHBHAI SHANKARBHAI CHAVDA	MR NK MAJMUDAR	SHANTABEN WD/O NAGINBHAI AMBALAL,MAHESHBHAI NAGINBHAI AMBALAL,PRAKASHKUMAR NAGINBHAI AMBALAL,PRAVINABEN NAGINBHAI AMBALAL,DHARMISHTABEN NAGINBHIA W/O MAHENDRABHIA MAHJIBHAI,GUJARAT REVENUE TRIBUNAL,DEPUTY COLLECTOR,MAMLATDAR AND ALT	
4543	MCA/1048/2016	31/03/2016	MAHENDRA PURSHOTTAM GAJJAR,	MR VAIBHAV A VYAS	ARVIND AGRAWAL - IAS,J N SINGH - IAS,VATSALA VASUDEVA - COMMISSIONER,K G PARMAR,K S TAILOR - GENERAL MANAGER	
4544	MCA/1051/2016	23/03/2016	BHARATKUMAR BHURALAL KALAL,	MS. KRUTI M SHAH	STATE OF GUJARAT,MEHUL DAVE - MINES SUPERVISOR,PRANT OFFICER	
4545	MCA/1055/2016	22/06/2016	LUNABHA VERSIBHA MANEK,JADEJA JITUBHA ABHESINH	MR. MUKESH T MISHRA	M K JADAV, SECRETARY,	GOVERNMENT PLEADER
4546	MCA/1056/2016	22/06/2016	ABHABHAI BHIMABHAI GADHAVI,NANGA BHIMA GADHAVI,NILESH RANCHHODBHAI BARAI,VASRAM MANJI HADIYAL	MR. MUKESH T MISHRA	M K JADAV SECRETARY,	GOVERNMENT PLEADER
4547	MCA/1063/2016	14/06/2018	ANIRUDHSINH RAJENDRASINH CHUDASAMA,SINDHABHAI BHANABHAI TOLIA,CHANDUPARI PREMPARI GOSWAMI,JITENDRASONH RANVIRSINH JADEJA,AMINABEN HARUNBHAI HINGOLJA,FARIDABEN DODUBHAI HINGOLJA,BODUBHAI BALUBHAI HINGOLJA,HARUNBHAI BALUBHAI HINGOLKA,SAVITBEN SINDHABHAI TOLIA,BAVABHAI BHIKHABHAI CHAVDA,RAVJIBHAI PREMJIBHAI DABHI,RAVJIBHAI VELJIBHAI PARMAR,HARSUKH SHANTIBHAI VYAS	MR JK PARMAR,MR. SAHIL M SHAH	POONAM CHAN PARMAR,DINESH MESHRA,G. K. SINHA,K SHASHIKUMAR,PUNEET NAYAR	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4548	MCA/1065/2016	22/06/2016	JAYENDRASINH V CHUDASAMA(EXPIRED),KRISHNABA JAYENDRASINH CHUDASAMA,PUNAMBA JAYENDRASINH CHUDASAMA,PRITHVIRAJSINH JAYENDRASINH CHUDASAMA,MAHIPATSINH JAYENDRASINH CHUDASAMA,CHHAGANLAL MANSUKHLAL VYAS,GABRUBHAI KATHUBHAI KOTILA,,NAVINBHAI HARIBHAI JOSHI	MR. MUKESH T MISHRA	M K JADAV SECRETARY,	GOVERNMENT PLEADER
4549	MCA/1067/2016	30/03/2016	SNEHAL SINGH ISHWAR SINGH YADAV,	MR VAIBHAV A VYAS	ASHISH BHATIA- IPS,G A SARVAIYA,M R PATEL	
4550	MCA/1072/2016	25/04/2016	JAGRUTIBEN W/O PURVESH PATEL D/O KANTILAL PATEL,	MS MEENA VYAS,JABRUSINH V VAGHELA	PURVESH JITENDRAKUMAR PATEL,	
4551	MCA/1073/2016	25/04/2016	JAGRUTIBEN W/O PURVESH PATEL D/O KANTILAL PATEL,	MS MEENA VYAS,JABRUSINH V VAGHELA	PURVESH JITENDRAKUMAR PATEL,	
4552	MCA/1074/2016	05/10/2016	SHASHIKUMARI DAUGHTER OF LATE MANIRAM KEVAT WIFE OF SANJAYKUMAR NISA,	NAVDEEP N BHASIN	SANJAYKUMAR NEBULAL NISAD,	HCLS COMMITTEE,MR MAUNISH T PATHAK
4553	MCA/1088/2016	04/05/2016	RAKSHABEN W/O PANKAJKUMAR MUDETHIYA D/O NARAYANBHAI AMTHABHAI NAYAK,	MR. NISHIT P GANDHI	PANKAJKUMAR NATWARLAL MUDETHIYA,	NOTICE SERVED
4554	MCA/1095/2016	14/07/2016	VINODBHAI GIRDHARLAL KARIA,BHARATKUMAR GIRDHARLAL KARIA	MR RAJESH K SAVJANI	UNION OF INDIA,THE SUPERINTENDENT OF POST OFFICE	
4555	MCA/1098/2016	05/04/2016	DINESHBHAI PARSHOTTAM VARA,KANTILAL PARSHOTTAM VARA,JAYABEN KANTILAL DHOKIYA,RAMABEN VINODBHAI DHOKIYA	MR DHAVAL D VYAS	ANILBHAI PARSHOTTAMBHAI VARA,NARMADABEN PARSOTTAMBHAI BHARDAVA,MALIBEN ARJANBHAI RANAVAV,MARUBHAI BALUBHAI RANAVAV,PARBATBHAI RANMALBHAI RATIYA	
4556	MCA/1108/2016	06/04/2016	SUBHASHBHAI PRABHATBHAI JALU,	MS. KRUTI M SHAH	STATE OF GUJARAT,M R VALA MINES SUPERVISOR,REGIONAL TRANSPORT OFFICER,DEPUTY POLICE COMMISSIONER	
4557	MCA/1109/2016	05/04/2016	KRUSHNABHAI RAMBABU GUPTA,SHARADBHAI MADHUJARBHAI PAWAR,BIPINBHAI UTTAMBHAI PATIL,PRABHAKARBHAI UTTAMBHAI PATIL,RAMDASBHAI SHIVRATANBHAI NISAD,DHIRUBHAI DAYALBHAI GODAVARIA	MR TUSHAR L SHETH	RAJESHPRATAP NARESHPRATAPSINH,OMKARSINH VASUDEVSINH RAJPUT	
4558	MCA/1119/2016	05/04/2016	KALYAN SENGUPTA S/O LATE BEJOY SENGUPTA,	MR.TARANJIT K WADHWA,MR. MAHITOSH U SINGH	VINEET KUMAR, REGIONAL PROVIDENT FUND COMMISSIONER,K. K. JAIN, CENTRAL PROVIDENT FUND COMMISSIONER	
4559	MCA/1121/2016	01/02/2018	ANSARI TARANNUM PRAVIN AFSARALI,ANSARI RAZIYABANU ATHAR ALI,DAFER AMRINBANU MOHAMMED RAFIQ,ABBASI SHABEENABANU JAVED AHMED,SHAIKH MOHAMMED ASHFAQ GULAM MUSTUFA,,SHAIKH SIPAI MOHAMMED MUSANNA MOHAMMED HANIF,ANSARI MOHAMMAD YUSUF MUNAWWAR HUSSAIN	MR KB PUJARA	SUJIT GULATI,M I JOSHI,LAGDHIRBHAI DESAI,HITESH MAKHECHA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HARDIK C RAWAL,MR KAUSHAL D PANDYA
4560	MCA/1122/2016	01/04/2016	DIWALIBEN W/O BABUBHAI RAGHAJI,DINESH BABUBHAI JOJA (VAJIR)	MS. BHAKTI G THAKER	PATEL AJOTIBEN ARJANBHAI,VAJIR RAMJIBHAI KHODAJI,VAJIR LAXMAN KHODAJI,VAJIR SHIVABEN BHAGVANBHAI,VAJIR PUSHPABEN BHAGVANBHAI,VAJIR ASHOK BHAGVANBHAI,VAJIR RAXABEN BHAGVANBHAI,VAJIR JAYABEN BHAGVANBHAI,VAJIR VIJAY BHAGVANBHAI	
4561	MCA/1127/2016	14/07/2016	GORDHANBHAI POONAMBHAI PAREKH - RETIRED CHIEF OFFICER,	MR JA ADESHRA	DHARMENDRASINH INDRASINH RAOL,	NOTICE SERVED BY DS
4562	MCA/1133/2016	26/07/2016	NISHABEN D/O JAYANTILAL JHONBHAI PARMAR AND W/O CHAKRANARAYAN ALPESH NISHIKANT,	HCLS COMMITTEE,MR VISHAL B MEHTA	CHAKRANARAYAN ALPESH NISHIKANT,	NOTICE SERVED
4563	MCA/1134/2016	22/09/2016	KINJALBEN W/O TUSHARBHAI LAKHAMSHIBHAI POPAT AND D/O NARENDRABHAI JOSHI,	MR MANRAJ A BAROT	TUSHARBHAI LAKHAMSHIBHAI POPAT,	MR VAIBHAV A VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4564	MCA/1135/2016	27/07/2016	JAYESH RAMCHANDRA PANDYA,	MR BHARAT T RAO	RAJIVKUMAR GUPTA - IAS - PRINCIPAL SECRETARY,RAKESH SHANKAR - DIRECTOR OF MUNICIPALITIES,NITINBHAI N BODAT	GOVERNMENT PLEADER,MR NK MAJMUDAR
4565	MCA/1138/2016	15/07/2016	KUNAL NAVNEETBHAI PATEL,	MR NARENDRA L JAIN	STATE OF GUJARAT,BHARATSINH C JADEJA , POLICE INSPECTOR	GOVERNMENT PLEADER
4566	MCA/1142/2016	13/10/2016	UPAL VASANTBHAI SHAH,	MR RAJESH K SHAH	VAISHALI D/O BABUBHAI PATEL,	(MR MAHENDRA K PATEL)
4567	MCA/1143/2016	29/11/2016	NAYANABEN W/O ARVINDBHAI RATILAL RAJAN,	MR DHRUV K DAVE	ARVIND RATILAL RAJAN,	DR. KHUSHBU P VYAS
4568	MCA/1150/2016	14/03/2017	DINANATH MAHADEV NIMJE S/O MAHADEV NIMJE,	MS VIDHI J BHATT	ANITA KAPOOR - HON'BLE CHAIRPERSON,SUSHIL CHANDRA - PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	DS AFF.NOT FILED (N),(MRS MAUNA M BHATT)
4569	MCA/1152/2016	13/10/2016	SULABEN CHANDULAL SHAH,	MS MAMTA R VYAS	BHARAT PANDIT,C. L. CHARPOT,SUJIT GULATI,B.J. TALATI (THROUGH PRINCIPAL),HALOL MAHAJAN KELAVANI MANDAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR VH DESAI
4570	MCA/1153/2016	06/05/2016	GITABEN AJITBHAI DESAI,	MS HARSHAL N PANDYA	SHUJIT GULATI OR HIS PREDECESSOR,J.N.SINGH OR HIS PREDECESSOR,BHUPESH KUMAR OR HIS PREDECESSOR,U.N.RATHOD,P.N.RAOL OR HIS PREDECESSOR,PIYUSHBHAI P. SHAHSTRI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT,POOJA H BHARDWAJ
4571	MCA/1155/2016	06/12/2016	NILAMBEN W/O ATULKUMAR DINESHBHAI AND D/O MOHANBHAI ABAJIBHAI PATEL,	MR VAIBHAV A VYAS	ATULKUMAR DINESHBHAI PATEL,	NOTICE SERVED BY DS
4572	MCA/1157/2016	22/01/2019	MULJIBHAI LAXMANBHAI CHAUHAN,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,,J C VEGAD,R M MAKWANA	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
4573	MCA/1158/2016	28/06/2016	NEW JAYLALITA CO-OPERATIVE HOUSING SOCIETY LTD,	MR SAURABH M PATEL	K. SHINIVAS,RAJKUMAR BENIVAL, COLLECTOR, AHMEDABAD DISTRICT,CITY DEPUTY COLLECTOR MR. B.K.JADEJA,MAMLATDAR MR. VIJAY PATNI	GOVERNMENT PLEADER
4574	MCA/1159/2016	12/07/2017	BARAIYA VIJAYKUMAR NANUBHAI,	MS MAMTA R VYAS	N.B.BHATT,SHRI E.P.DESAI,A.B.PRAJAPATI,M.M.DAFDA	GOVERNMENT PLEADER,RULE SERVED BY DS,MS TEJAL A VASHI
4575	MCA/1185/2016	13/04/2016	SURAJPRASAD JAGATPAL PRAJAPATI,	MR.AMIT R JOSHI,MR. MH SHEKHAWAT	RAMANBHAI SHANKARBHAI PATEL,PRAKASHBHAI RAMBHAI PANDYA	
4576	MCA/1187/2016	15/06/2016	RAMESHCHANDRA POPATLAL RAVAL,	MR PM BHATT	STATE OF GUJARAT,RAJENDRABHAI MEHTA - EXECUTIVE ENGINEER (IRRIGATION),DY. COLLECTOR - AMITBHAI ALORA,SECRETARY - V P PATEL (LAND ACQUISITION DEPATMENT)	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4577	MCA/1188/2016	13/04/2016	VIPULBHAI CHANDRAKANTBHAI PATEL,RAMNIKBHAI VITHALBHAI MANGUKIYA,SANJAYBHAI PRAVINBHAI BHANDERI,VIJAYBHAI VASUDEVBHAI THAKOR,RANCHHODBHAI KALIYABHAI RAWALA	MR DIGANT M POPAT	CHARITY COMMISSIONER,VADTAL SHRI LAXMINARAYAN DEV MANDIR ANE TENA TABANA MANDIR TRUST,DEV PRAKASH SWAMI-CHAIRMAN,SWAMI GHANSHYAM PRAKASH DASJI -CHIEF KOTHARI SHREE SWAMINARAYAN TEMPLE,,SADHU VIJAYPRAKASHDASJI GURU HARIJIVANDASJI	
4578	MCA/1194/2016	04/07/2016	JYOTIBEN ASHOKBHAI KHASIYA,	HCLS COMMITTEE,MS ASHLESHA M PATEL	J N SINGH - STATE OF GUJARAT,N I PATEL - SECRETARY (ADMINISTRATION),SHAILESH ZALA - BHAVNAGAR UNIVERSITY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR AD OZA
4579	MCA/1195/2016	06/05/2016	NAGARKHAN BHIMJI BHIMANI,	MR MA KHARADI	R.F.SANGADA, DSP,D.B. VADAVI, OFFICE IN CHARGE	GOVERNMENT PLEADER
4580	MCA/1198/2016	27/07/2018	KIRTIBHAI POPATLAL BHAVSAR,JAYESHBHAI POOPATLAL BHAVSAR,JYOTINDRABHAI POPATLAL BHAVSAR	(MRS VD NANAVATI)	MAHENDRA POPATLAL BHAVSAR,MONABEN MAHENDRA BHAVSAR	MR JF MEHTA

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4581	MCA/1199/2016	09/06/2016	ILABEN NANJIBHAI CHOVATIYA,	MR RR VAKIL	USHABEN SANAKKUMAR PANDYA,VIVEKBHAI RAMSIBAHI GORIYA,JITENDRABHAI RAMSIBHAI GORIYA,DIVYESHKUMAR MADHUSUDAN PUROHIT,M I JOSHI	
4582	MCA/1203/2016	29/04/2016	SUO MOTO,	SUO MOTU	MOHAMMED SALIM USMANGANI SHAIKH,	MR MAKBUL I MANSURI
4583	MCA/1214/2016	08/07/2016	MANJIBHAI J KANANI,	AKTA V JADEJA	JINABHAI JERAMBHAI BORDA,BABUBHAI KANJIBHAI MALAVIA	(MR PRABHAV A MEHTA)
4584	MCA/1220/2016	11/01/2019	CHIMANBHAI @ CHUNILAL NANJIBHAI PANSURIA,	MR P P MAJMUDAR	BAVANJI @ BALUBHAI NANJIBHAI PANSURIA,HARSUKHBHAI NANJIBHAI PANSURIA	NOTICE SERVED
4585	MCA/1222/2016	14/06/2016	A G BHATT - THROUGH PROPREITOR ABDULBHAI GANIBHAI BHATT,	MR. JS SADHWANI	P.J.PATEL - SECRETARY - STATE OF GUJARAT,A.J.BHATT - DISTRICT DEVELOPMENT OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4586	MCA/1224/2016	04/07/2016	JIGNESHKUMAR BIPINCHANDRA DESAI,	MR KAUSHAL D PANDYA	RAJIVKUMAR GUPTA (IAS) - PRINCIPAL SECRETARY,RENUKABEN RAJUBHAI PATEL - PRESIDENT,KHUBCHAND G SONALA - CHIEF OFFICER	GOVERNMENT PLEADER,RUSHABH H SHAH
4587	MCA/1228/2016	19/12/2018	SANJA UKABHAI GANGARAMBHAI,	MS MAMTA R VYAS	SUJIT GULATI,BHARAT PANDIT - DIRECTOR OF PRIMARY EDUCATION,J K VISYA - DISTRICT EDUCATION OFFICER,R P TRIVEDI - ADMINISTRATIVE OFFICER,VIJAY NEHRA - MUNICIPAL COMMISSIONER	GOVERNMENT PLEADER,MR HS MUNSHAW,MS ASMITA V PATEL
4588	MCA/1229/2016	19/12/2018	BHALCHANDRA BHANUSHANKER VYAS,	MS MAMTA R VYAS	SUJIT GULATI,BHARAT PANDIT,J K VISYA,B P TRIVEDI,VIJAY NEHRA	GOVERNMENT PLEADER,MR HS MUNSHAW,MS ASMITA V PATEL
4589	MCA/1230/2016	19/04/2016	ANSUYABEN VAIDYA,JYOTSANABEN KHODBHAI PATEL,AMRATBHAI SOMABHAI PATEL	MR RASHMIN MAKWANA	JAYSHREEBEN LALBHAI PATEL,SHRI MAHER MADORA	
4590	MCA/1231/2016	19/04/2016	ASHOKKUMAR V BHRAMBHATT,	MR KJ DWIVEDI	DEPUTY DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER	
4591	MCA/1234/2016	30/08/2016	HEMALIBEN WIFE OF GHANSHYAMBHAI PATEL D/O SURENDRABHAI AMIN,	MR ABHIRAJ R TRIVEDI	GHANSHYAMBHAI MANILAL PATEL,	NOTICE SERVED
4592	MCA/1237/2016	02/05/2016	APL (INDIA) PVT. LTD. THRO' SHAJI KRISHNANKUTTY ELUVANGAL,	MS RUJUTA R OZA	MAYUR PRAVINBHAI PATEL,PREM VEER SINGH YADAV	NOTICE SERVED BY DS
4593	MCA/1245/2016	01/07/2016	DHARMSHIBHAI JERAMBHAI SOJITRA,	MR ZUBIN F BHARDA	STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR- DASCROI,LEGAL HEIRS OF DECEASED CHUDAJI MAGANJI THAKOR,MADHUBEN W/O CHUDAJI THAKOR,MANJULABEN D/O CHUDAJI THAKOR,SITABEN D/O CHUDAJI THAKOR,LAXMIBEN WD/O MAGANJI ALUJI - SINCE DECEASED,BABYBEN D/O MAGANJI ALUJI,BAI BALU WD/O BHALAJI GANDAJI - SINCE DECEASED,CHAMPABEN D/O BHALAJI GANDAJI,VISHNUJI CHUDAJI THAKOR,JAYANTIJI CHUDAJI THAKOR	
4594	MCA/1246/2016	12/12/2017	VELJI PREMJI VAGHELA,	MR MUKESH H RATHOD	RAJUBHAI H PARMAR,THE DIRECTORATE OF MUNICIPALITIES,THE URBAN DEVELOPMENT HOUSING DEPARTMNET	GOVERNMENT PLEADER,NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
4595	MCA/1247/2016	12/12/2017	ZAVERBHAI DAHYABHAI VAGHELA,	MR RAJESH P MANKAD	RAJUBHAI H PARMAR -CHIEF OFFICER,,THE DIRECTORATE OF MUNICIPALITIES,THE URBAN DEVELOPMENT HOUSING DEPARTMENT	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
4596	MCA/1248/2016	12/12/2017	KURJI BHANKABHAI VAGHELA,	MR RAJESH P MANKAD	RAJUBHAI H PARMAR,THE DIRECTORATE OF MUNICIPALITIES,THE URBAN DEVELOPMENT HOUSING DEPARTMENT	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
4597	MCA/1249/2016	12/12/2017	GHUGHABHAI BABUBHAI VAGHELA,	MR RAJESH P MANKAD	RAJUBHAI H PARMAR,THE DIRECTORATE OF MUNICIPALITIES,THE URBAN DEVELOPMENT HOUSING DEPARTMENT	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES

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4598	MCA/1250/2016	12/12/2017	RAGHAVJI PREMJI VAGHELA,	MR RAJESH P MANKAD	RAJUBHAI H PARMAR,THE DIRECTORATE OF MUNICIPALITIES,THE URBAN DEVELOPMENT HOUSING DEPARTMENT	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
4599	MCA/1257/2016	21/04/2016	SADHANA COLONY COOPEARTIVE HOUSING SOCIETY LTD.,SUBODH PANCHAL	NANAVATI ASSOCIATES	ASHOKKUMAR BHAGUBHAI PATEL,	
4600	MCA/1258/2016	20/06/2016	ANANTKUMAR RAMSHANKAR DAVE,		SURESHCHANDRA D. TILALA,R. SENTHIL KUMARAN,PUNAMCHAND PARMAR	GOVERNMENT PLEADER
4601	MCA/1259/2016	04/08/2016	MANVERDRASINH VIRVIKRAMSINH JADEJA,	MR MEHUL S SHAH	VRAJLAL KAPADIA AND/OR HIS SUCCESSOR IN OFFICE,IQBAL DESAI AND/OR HIS SUCCESSOR IN OFFICE,VIRAMBHAI BHIKHABHAI VAKATAR AND/OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
4602	MCA/1265/2016	29/07/2016	SANTOSHKUMAR RAMLAL PANDEY,	MR BG PATANI,MS C.B. PATANI	GRAM PANCHAYAT BUHARI MR. RAMESHBHAI CHHAGANBHAI GAMIT,TALUKA PANCHAYAT MR. G.M.BARAD,GOVERMENT OF GUJARAT SHRI VINAY VYASA,THE COLLECTOR MR.BACHUBHAI C.PATANI	
4603	MCA/1269/2016	13/07/2016	BHUPTBHAI RANABHAI LATHIYA,MANJIBHAI LAXMANBHAI PATEL,JIVRAJBHAI KHODABHAI PATEL	VIRAL K SHAH,DR. SHAILESH R. PATEL	RAJENDRA KUMAR (IAS),	GOVERNMENT PLEADER
4604	MCA/1275/2016	26/07/2016	KORES (INDIA) LIMITED - TEXTILE DIVISION,	MR AS VAKIL	COLLECTOR OF ELECTRICITY DUTY - THROUGH P N GANDHI,STATE OF GUJARAT,PASCHIM GUJARAT VIJ COMPANY LIMITED	,GOVERNMENT PLEADER
4605	MCA/1276/2016	27/07/2016	JYOTIBEN RAICHANDBHAI GAJRANI,	MR ADIL R MIRZA	KAMLESHKUAMR MURLIDHAR CHHABARIYA,	NOTICE SERVED BY DS
4606	MCA/1278/2016	19/10/2016	NIRUBEN @ NIRMALABEN HASMUKHBHAI MATURKAR,	MR MANOJ SHRIMALI	HASMUKHBHAI RAMANBHAI MATURKAR,	NOTICE SERVED BY DS
4607	MCA/1279/2016	27/07/2016	JOSHI ALPABEN DAHYALAL,	MR JIGAR G GADHAVI	NAVINCHANDRA JETHALAL SHRIMALI,	MR PRATIK B BAROT

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
4608	MCA/1283/2016	05/12/2018	BHIKHUBHAI MULJIBHAI BHARAI,BIJAL RAHA (ANUBEN BIJALBHAI),KHODA BIJAL,JIVABHAI LAXMANBHAI,BHANUMATIBEN NATHURAM,HANSABEN SEVADAS GONDALIYA,JASABHAI JUNJABHAI,RANABHAI JUNJABHAI KAD,VASHRAMBHAI GOVINDBHAI,JAMNABEN VASRAMBHAI,KANCHANBEN SHANTILAL MEHTA,LALJI RANCHHOD,RAMESH RANCHHOD,ZAVER RANCHHOD,JAYESH RANCHHOD,SADASHIV A PILLAI,PRESIDENT - AMBEDARKAR BHAVAN TRUST,A P GOHIL,CHHAGANBHAI KOTECHA,ANANDRAM A PILLAI,LAKHA RAMJI,RAJABHAI RANABHA,MANIBEN KARABHAI RAVAL,RAVJIBHAI NAJIBHAI,VAGHJIBHAI BHAVAN,BHARATBHAI JIVABHAI,DINESH JIVA,UJIBEN JIVA,RANA JIVA,SHIVA JIVA,PRAKASH RAVAJI FATANIYA,BATUKBHAI LALJIBHAI CHANDSA (BHARAT BATUKBHAI),BHUPATBHAI LALJIBHAI BAROT (BHARAT BATUKBHAI),BALUBHAI LALJIBHIA BAROT,RAMCHANDRA GORAV,BHIKHABHAI NARSIBHAI,SAGAR AUTO GARRAGE,KHODA SAMABHAI,MERU SOMA,NATUBHAI PREMJIBHAI CHAVDA (RITESH RAMNIKLAL DOSHI),VYANKATESHBHAI DEVRAJ PRASAD,SHETHIYAR KABALI VARDRAJ,MOHANBHAI ACHARYA,KAMLABEN DEVAR,KACHRU SOMJI IGOLE,RABARI LAXMANBHAI HARDAS,MAKWANA JENTIBHAI BHANABHAI,RAJUBHAI HANSRAJ MEHTA,N KASHINATH,VASANTBHAI SHRIMALI,LALJI RANCHHOD,HASAM KASAM,DOSTMOHAMMED KASAM,AMAD KASAM,SHAMJI ARJAN,RAJESH CHHAGANLAL VEKARIYA (DAIRY),BHAVESH KESHAVLAL KAMDAR,J GUNESAR,KARA BAVAN,VEERA BAVAN,MANJI DEVJI GONDALIYA,KHIDUMBHAI KUMBHAR,PRAVINBHAI RATNA,PARVATIBEN L PILLAI,IQBAL VALIMAMAD,ADITYA VAAR,NAJA HIRA RABARI,PUSHPABEN H SIMARIYA,DIPESH HEMANTLAL SIMARIYA,MANISHA VISHAL KAPAD,SARLABEN GIRDHARLAL SIMARIYA,DEVKUNVARA MANUBHA JADEJA,MULJIBHAI GIGABHAI BHARAI,RAMESH M BHARAI,SURESH KARABHAI MAKWANA,GORDHANBHAI HIRABHAI,PRUTHVISINH ZALA,SHIVA HIRA,BABU HIRA,MAGAN HIRA,BHUPAT HIRA,NARSIBHAI MANSUKHBHAI,SURESH SIDIBHAI,SIDIBHAI LAKHUBHAI,AMUBHAI SIDIBHAI,DINESHBHAI LAKHUBHAI,CHAMAN RAVJI,AMRUTLAL MOHANLAL,MAHENDRA MANSANG DABHI,BABU JESANG,RANCHHOD ARJANBHAI,T KALIPIR MAL,P KANAN,RANCHHODBHAI BACHUBHAI,SHIVBHAI BACHUBHAI,DHIRUBHAI BACHUBHAI,VINUBHAI BACHUBHAI,MAGANBHAI MANJIBHAI,JAYESH MAGANBHAI RANDALPARA,JENTIBHAI TAPUBHAI RANDALPARA,JIVRAJBHAI SITAPARA,BHURA MOHAN,VALJIBHAI DHARAMSIBHAI PARMAR,NARANBHAI DHARAMSIBHAI,SURESHBHAI DAMJIBHAI,DEEPAK GOVINDBHAI,DAYALAL DHARAMSI,JENTIBHAI JESANGBHAI,BABU JESANG RATHOD,ASHOK K SHANKESARIYA,HEMANTLAL L MAGVANIYA,KESHARBEN L MAGVANIYA,RAVJIBHAI LADHUBHAI MAGVANIYA,POPATBHAI A MAGVANIYA (RAGHUBHAI POPATBHAI),RAGHUBHAI POPATBHAI MAGVANIYA,CHETANBHAI P MAGVANIYA,PRAKASHBHAI P MAGVANIYA,ASHOKBHAI P MAGVANIYA,DINESHBHAI P MAGVANIYA,ARVINDBHAI P MAGVANIYA,JAYSUKHBHAI T RAMANUJ,KARABHAI VASHRAMBHAI,AMRUTLAL R GOHIL,DALPAT PUNA,PUNA BECHAR,IMTIYAZ HASAM,JESANG PUNA,ASHOK BABU,VIJYABEN JIVRAJBHAI,RAJUBHAI CHANDUBHAI,JADEJA PRAVINSINH G,BHUSARAM JASARAM,BAHADURBHAI NEPALI,JAGATSINH SHIVUBHA,T NATRAJAN,GORDHANBHAI KANJIBHAI,GOPAL D RAJGOR,D S RAO,HANSABEN DAMODAR TRIVEDI,VIJAYBHAI NAGABHAI BHIMBHA,RAVIBHAI NAGABHAI BHIMBHA,BHARTIBEN KISHORBHAI UNADKAT,JUVANSINH MAGHAJI,PRABHATSINH ABHESANG,LALJI JESANG,AHMED ASRAFKHA,ANJANABEN JAYENDRABHAI PITHADIYA,JADEJA BHIKHUBHAI BALUBHAI,BODA SHIVLAL KARSAN,BHARATSINH KARSANJI	(MS MANSHI A MACWAN)	JAMNAGAR MUNICIPAL CORPORATION,TOWN PLANNING OFFICER JAMNAGAR MUNICIPAL CORPORATION,ESTATE OFFICER JAMNAGAR MUNICIPAL CORPORATION	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4609	MCA/1284/2016	05/12/2018	RAMBHAI D AHIR,VIJAY TIRTHDAS,V K RATHOD,SUDHIR CHHAGANBHAI,HITESH CHHAGANBHAI,RAMBHAI VIRAMBHAI RABARI,CHANDUBHAI D RAVAL (DWARKADAS VITTHALDAS ANANDKAT),RAJESH DAHYABHAI (G P JADEJA),KESHUBHAI RATHOD,HARISINH ARJANSINH NEPALI,MEHUL LALJI,HEMANT HARIBHAI KESHUR,BHAGVATI NANJI MIYATRA,KANTILAL LAXMISHANKAR BAROT,BHIKHUBHA KARSANJI JADEJA,HARIBHAI JIVANBHAI PADANIYA,PRAHLADBHAI HINGLE,AMARBEN KARSANBHAI,VASHRAM JETHABHAI,ARJANBHAI KANABHAI,MANUBHAI ARJANBHAI,LAXMANBHAI ARJANBHAI,KUMBHA ARJANBHAI,SHYAMLAL LALCHAND,SHIVDAS HARIDAS,PRABHUDAS RANCHHOD,VAJU PALA,VASANTBHAI PRABHASHANKAR BHATT,HAMIR MAIMIYA KAROTARA,JAYANTBHAI BHIMJIBHAI VANJA,ALI JUSAB,NAYNABEN HITENDRA RATHOD,UMEDLAL CHHOTALAL,KESHUBHAI HIRABHAI CHHIPA,MUKESH LILABHAI VANAND,BABAN DUDHARAM GURU,RAMESH ANANTRAO SHINDE,CHANDRESHBHAI KHAVAS,JAYESHBHAI BHIKHABHAI,TULSIBHAI BACHUBHAI,SHANTABEN BACHUBHAI,VINODBHAI BACHUBHAI,DILIPBHAI BACHUBHAI,RAJUBHAI K BAVRI,JAYESH SHAMJIBHAI THAKORE,SHAMJIBHAI K THAKORE,BHAGVANJIBHAI BHAVANJIBHAI,PRAVINBHAI BHAGVANJI,BHAGVANJIBHAI RAHA,PREMJIBHAI BHAGVANJIBHAI,RANABHAI GANDABHAI,MEENABEN PARBATBHAI RATHOD,PRAVINSINH MANUBHAI AND RAVUBHAI MANUBHAI,HARDAS THEBABHAI,GANGAJIBHAI,PRABHAT HIRA CHHAIYA,RADHABEN BHIKHUBHAI,RANCHHOD K RANDALPARA,SHANTABEN DEVRAJBHAI KOLI,KANA RANJIT MULJI,REVASHANKAR MAHARAJ,SOHANLAL,BACHU RABARI (JAGDISH HARKISH MADHAVACHARYA),JAGDISH KARSAN,RANCHHOD MARIYA,JAYESHBHAI BACHUBHAI,ASHABEN PRADIPKUMAR,RAMABHAI KHODABHAI RABARI,VINUBHAI PARMAR,VIJAYBHAI VADGAMA,PARMAR KUSUMBA,RANJITSINH SATUBHA JADEJA,JADEJA MAHOBATSINH SATUBHA,KHODUBHA NAVALSINH,VIJAYSINH NAVALSINH,ASHOK RANJIT MULJI,SHANTILAL ISHWARLAL PANDYA,RAJUBHAI DARJI,BHIMSHIBHAI VEJANANDBHAI GOJIYA,ASHOKBHAI NAGJIBHAI KHAMBHA,NAGJIBHAI JESANGBHAI KHAMBHA,TIRTHDAS CHHATAMAL THAKKAR,LAXMANBHAI NATHUBHAI PRAJAPATI,MUKESHBHAI CHAUHAN,RAMALINGAM AYAPPA SWAMY,MULJIBHAI DUDABHAI,DINESHGAR DAYAGAR APARNATHI	(MS MANSHI A MACWAN)	JAMNAGAR MUNICIPAL CO.,TOWN PLANNING OFFICER,ESTATE OFFICER	
4610	MCA/1286/2016	27/04/2016	RANCHHODBHAI KARSHANBHAI RAJPARA,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,MAZIT BELIM,M R KHIMSURIYA,NIMUBEN DHALVANIYA,MANUBHAI SAVASHIBHAI RAJPARA	
4611	MCA/1287/2016	26/04/2016	GIRISH MANUBHAI DAS,	MR GIRISH M DAS	YATIN NARENDRABHAI OZA-PRESIDENT,SUDHANSU SURESHBHAI PATEL -SECRETARY	
4612	MCA/1288/2016	13/03/2020	MUTYALA RAJGOPAL PRAKASH,	MR SUBRAMANIAM IYER	ARVIND AGGARWAL,MANOJ AGARWAL	GOVERNMENT PLEADER,M/S TRIVEDI & GUPTA
4613	MCA/1294/2016	15/01/2018	VASTABHAI HIRABHAI PRAJAPATI,	MR GAURAV K MEHTA	DY COLLECTOR(J P DEVANGAH),ADDITIONAL COLLECTOR,(A M ZALA) (KADANA VATRAK DHAROI PROJECT),SECRETARY (SHRI N K JADAV)	GOVERNMENT PLEADER,NOTICE SERVED

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4614	MCA/1296/2016	27/07/2016	LEGAL HEIRS OF TUSHAR GORDHANBAHI KIKANI GORDHANBHAI DEVJIBHAI KIKANI,BHAVNABEN GORDHANBHAI KIKANI	MR MEHUL M MEHTA	THE OWNER OF THE SWIFT CAR NO.GJ-15-CA-5455 AND INSURANCE CO.,FUTURE GENERALI INSURANCE CO.LTD,FIROZKHAN MAHMADKHAN (DRIVER),JYOTSANABEN CHANDRABHUSHAN BHATT,THE UNITED INDIA INSURANCE CO. LTD	RULE SERVED,ZAKIRHUSEN M BELIM,SHARMISHTA A DAVE
4615	MCA/1297/2016	27/07/2016	LEGAL HEIRS OF DECD. SAGARBHAI DHIRUBHAI PADSHALA DHIRUBHAI SAMBHUBHAI,	MR MEHUL M MEHTA	OWNER OF THE SWIFT CAR NO.GJ-15-CA-5455, AND INSURANCE CO.,FUTURE GENERALI INSURANCE CO. LTD,FIROZKHAN MAHMADKHAN (DRIVER),JYOTSANABEN CHANDRABHUSHAN BHATT (OWNER),UNITED INDIA INSURANCE CO. LTD	RULE SERVED,ZAKIRHUSEN M BELIM,SHARMISHTA A DAVE
4616	MCA/1298/2016	27/07/2016	AJAYBHAI BABUBHAI KIKANI,	ZAKIRHUSEN M BELIM	FIROZKHAN MAHMADKHAN (DRIVER),JYOTSANABEN CHANDRABHUSHAN BHATT (OWNER),UNITED INDIA INSURANCE CO. LTD	RULE SERVED,SHARMISHTA A DAVE
4617	MCA/1299/2016	27/07/2016	KISHORBHAI DAYABHAI KIKANI,	MR MEHUL M MEHTA	AJAYBHAI BBAUBHAI KIKANI,FUTURE GENRALI INSURANCE CO. LTD,FIROZKHAN MAHMADKHAN (DRIVER),JYOTSANABEN CHANDRABHUSAN BHATT (OWNER),UNITED INDIA INSURANCE CO.LTD	RULE SERVED,ZAKIRHUSEN M BELIM,SHARMISHTA A DAVE
4618	MCA/1300/2016	22/12/2016	ANKITA NISHITH DAVE AND D/O MAHENRASINH BHIMSINH ATODARI,	MS NAYANA V PANCHAL,HCLS COMMITTEE	NISHITH NARESHBHAI DAVE,	NOTICE SERVED
4619	MCA/1305/2016	28/04/2016	PARULBEN GIRISHBHAI MAKWANA,	MR V B MALIK	STATE OF GUJARAT,J M PATEL	,GOVERNMENT PLEADER
4620	MCA/1309/2016	06/05/2016	MAYURKUMAR MUKUNDBHAI SOLANKI,	MR JA ADESHRA	VINUBHAI JITUBHAI PATEL,ARVINDBHAI MANILAL PATEL	MR AMIT N CHAUDHARY
4621	MCA/1310/2016	10/11/2017	SAVDAS SUKABHAI KARAVADRA,	MR AMITBHAI KOTAK	HEENABEN SAVDAS KARAVADRA,BRITISH HIGH COMMISSION,BRITISH DEPUTY HIGH COMMISSION,DISTRICT SUPERINTENDENT OF POLICE,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (R),MR DEEP D VYAS
4622	MCA/1369/2016	31/08/2016	KAMLESH CHIMANLAL BHATT,	MR MS MANSURI	NALINBHAI M UPADHYAY,RASHESH PRAVINBHAI SHAH	NOTICE SERVED,MR DIPAK R DAVE
4623	MCA/1371/2016	15/09/2016	RAMANBHAI MALJIBHAI DESAI,SONABEN RAMANBHAI DESAI,KANUBHAI RAMANBHAI DESAI,SANJAY RAMANBHAI DESAI	MR BS KHATANA,HARSH V GAJJAR	JAGDISHBHAI HEMATJI VANZARA,PRAKASHBHAI VASUDEVBHAI RAWAL	NOTICE NOT RECD BACK,AMRITA A PATEL
4624	MCA/1372/2016	30/06/2016	GARANIYA PRAKASHBHAI VALJIBHAI,	MRS FALGUNI D PATEL	STATE OF GUJARAT,SUJITKUMAR- DISTRICT DEVELOPMENT OFFICER,KIRITBHAI BHUPATBHAI PANCHOLI	GOVERNMENT PLEADER,MR HS MUNSHAW
4625	MCA/1374/2016	07/11/2017	PATEL MOHANLAL AMBALAL,	MR KB PUJARA	P J PATEL,M I PATEL SUPERINTENDING ENGINEER,YOGESHKUMAR SHANTILAL SHAH EXECUTIVE ENGINEER,V.M.SHAH-INSPECTOR LOCAL FUND ACCOUNT,P.N.RAOL-DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED
4626	MCA/1378/2016	04/07/2016	JIGNESH VASANTBHAI PATEL,	MR.CHIRAG B UPADHYAY	P P PANDEY,A A SHAIKH	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4627	MCA/1382/2016	06/12/2016	GANPATBHAI ICHCHHUBHAI PATEL,	MR JITENDRA M PATEL	K SRINIVAS OR HIS SUCCESOR IN OFFICE,RAJENDER KUMAR OR HIS SUCCESSOR IN OFFICE,RINKESH PATEL OR HIS SUCCESSOR IN OFFICE,B B PATEL OR HIS SUCCESOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
4628	MCA/1388/2016	30/06/2016	DINESHKUMAR MOHANLAL SHETH,		VADODARA MUNICIPAL CORPORATION,N K MEENA OR THEIR SUCCESSOR IN THEIR OFFICE,H G KOSHIYA OR THEIR SUCCESSOR IN THEIR OFFICE,ANIL MUKIM OR THEIR SUCCESSOR IN THEIR OFFICE	
4629	MCA/1389/2016	04/08/2016	RAJENDRASINH MALABHAI JADAV,	MS TRUSHA HARIBHAKTI	DINESHKUMAR MOHANLAL JETHVA,	MR HARDIK C RAWAL

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4630	MCA/1393/2016	03/05/2016	AVANI BHOGILAL SHAH,	MR RAJESH P MANKAD	ANIL MUKIM, IAS,,DR. P D VITHLANI-ADDL.DIRECTOR - MEDICAL EDUCATION AND RESEARCH,BHARAT J SHAH, DEAN	
4631	MCA/1401/2016	01/08/2016	RASTRIYA MAZDOOR UNION,	MR YOGEN N PANDYA	CHETANBHAI CHHOTUBHAI PATEL,	MR AD OZA
4632	MCA/1402/2016	03/05/2016	BHOI JIGNESHKUMAR DASHRATHLAL,	MR HARISH K BAROT	J.P.GUPTA,J.P.GUPTA-COMMISSIONER OF HEALTH MEDICAL SERVICES,SRIVASTAVA-DISTRICT HEALTH OFFICER,P.BHARATHI-DISTRICT COLLECTOR	
4633	MCA/1404/2016	19/12/2018	VIPULBHAI CHANDRAKANTBHAI PATEL,RAMNIKBHAI VITHALBHAI MANGUKIYA,SANJAYBHAI PRAVINBHAI BHANDERI,VIJAYBHAI VASUDEVBHAI THAKOR,RANCHHODBHAI KALIYABHAI RAWALA	MR DIGANT M POPAT	CHARITY COMMISSIONER,VADTAL SHRI LAXMINARAYAN DEV MANDIR ANE TENA TABANA MANDIR TRUST,PRAKASH SWAMI CHAIRMAN,SWAMI GHANSHYAM PRAKASH DASJI-CHIEF KOTHARI,SADHU VIJAYPRAKASHDASJI GURU HARIJIVANDASJI	GOVERNMENT PLEADER,MR MRUGEN K PUROHIT,MR RUTUL P DESAI
4634	MCA/1405/2016	05/05/2016	AJAYSINGH SUDHANLAL GURKHA,RAVAL JASWANTKUMAR KANTILAL,PATEL VIPULKUMAR RAMESHCHANRA	MR C P CHANIYARA	B H GHODASARA,PANKAJ KUMAR, IAS	
4635	MCA/1411/2016	29/08/2017	BHIYABHA ABHABHA SUMANIYA,	MR VL THAKKAR	STATE OF GUJARAT,J G SOLANKI (P S I),NARENDRASINH JADEJA (POLICE CONTABLE),RANJITSINH JADEJA (POLICE CONSTABLE),SUPERINTENDENT OF POLICE,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SANDIP M PATEL,MR.SANAT B PANDYA
4636	MCA/1415/2016	10/12/2018	VINAYAK JAGANNATH BHAGWAT,	MR CHIRAG B PATEL	HIRABHAI SOMABHAI PATEL,KISHOREKUMR LALJIBHAI PATEL	NANAVATI & CO.
4637	MCA/1422/2016	22/06/2016	JAYABEN BACHUBHAI VAGHELA,	MR SAMIR B GOHIL	SHIV HARE, COMMISSIONER,	MR HS MUNSHAW
4638	MCA/1423/2016	04/05/2016	PRAVINABEN GOVINDLAL VYAS,	MR ANVESH V VYAS,MR AM BHATASARA	.,	
4639	MCA/1424/2016	20/07/2016	JATIN PREMESH PANDYA,	MS TEJAL A VASHI	CHIEF SECRETARY, G R ALORIA,SECRETARY SUJIT GULAJI - EDUCATION DEPARTMENT,COMMISSIONER OF HIGHER EDUCATION - A J SHAH, IAS,DIRECTOR OF PENSION AND PROVIDENT FUND - S M SHAH	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4640	MCA/1425/2016	01/03/2019	GUJARAT MAZDOOR SABHA,CHINTUBHAI VESTABHAI PATEL	JWALIT B SONEJI	M/S TAYCHE BIOMEDICA LTD,SHRI KIRITBHAI JAGJIVANDAS SANDILYA	DS AFF.NOT FILED (N),MR GM JOSHI
4641	MCA/1432/2016	04/05/2016	G.P.PAREKH RETIRED CHIEF OFFICER,	MR JA ADESHRA	STATE OF GUJARAT,DEHGAM NAGAR PALIKA	
4642	MCA/1433/2016	21/07/2016	HIMANSHUBHAI S/O MAHIPATBHAI JOSHI,BHARGAVBHAI S/O MAHIPATBHAI JOSHI	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	SHRI BIREN H.PATHAK,	MR HS MUNSHAW
4643	MCA/1434/2016	19/12/2017	ARJANBHAI JINABHAI SHINGAD,	BHARGAV KARIA & ASSO	MR. RUGRRAJSINH HARDEVSINH GOHIL,DR. AJAY KUMAR IAS, DISTRICT COLLECTOR,MR. BRIJESH JAWAHAR MEHTA LOCAL FUND EXAMINER,MR. B.M.MODI DIRECTOR OF MUNICIPALITY,MR. BHUPAT KUMAR VALLABHAI LIMBACHIYA	GOVERNMENT PLEADER,MR MURALI N DEVNANI
4644	MCA/1439/2016	12/07/2016	HIREN JASVANTRAY PANDYA, DY MAMLATDAR,HIRALBEN RATILAL MAVANI,KETAN VALLABHDAS KORADIYA,-HARSHAL BHARATKUMAR RAJA,NIRAVKUMAR MANIBHAI PATEL,HIMMATBHAI NARSINHBHAI VADER, DY MAMLATDAR	MR GUNVANT R THAKAR	K. SHRINIVASAN, I.A.S,AJAYKUMAR I.A.S, COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
4645	MCA/1440/2016	07/07/2016	BHUPATBHAI HAMIRBHAI VIKMA,	MR ASIT B JOSHI	PUNAMCHAND PARMAR, STATE OF GUJARAT,DINESH MISHRA THE PRINCIPAL CHIEF CONSERVATOR OF FOREST,P D PADSHALA THE SECRETARY,,PUNITKUMAR NAYYAR DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4646	MCA/1443/2016	28/02/2019	VINAYAK JAGANNATH BHAGWAT,NARSINHBHAI SHIVJIBHAI PATEL	MR JV JAPEE,MR NK MAJMUDAR	AMBICA DEVELOPERS,RATILAL BHAGWANBHAI PATEL,HIRABHAI SOMABHAI PATEL,KISHORBHAI LALLUBHAI PATEL - TOWN PLANNING OFFICER,SURESHBHAI SHUKLABHAI TUVAR - WARD OFFICER	NOTICE SERVED BY DS,MR SP MAJMUDAR,NANAVATI & CO.,SHASHVATA U SHUKLA

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4647	MCA/1444/2016	29/07/2016	GOSWAMI ANKITABEN JAYANTIGIRI,	P B VELANI	GOSWAMI NILESHGIRI DASHARATHGIRI,	DS AFF.NOT FILED (N)
4648	MCA/1449/2016	14/07/2016	PUNJABHAI SURABHAI BHIT,DAHYABHAI TIDABHAI RATHOD,VIRJIBHAI BHIKHABHAI UNEVALA,PUNJABHAI POLABHAI GARMAR,DHANSUKHLAL CHHAGANLAL,RAJUBHAI DEVABHAI BAMBHANIA	MRS KRISHNA G RAWAL	BHRUNGRAJSING GOHIL, CHIEF OFFICER,RAKESH SHANKER	GOVERNMENT PLEADER,MR TULSHI R SAVANI
4649	MCA/1450/2016	05/05/2016	ADAMJI HAJI DAUDJI EDUCATIONAL & MEDICAL SOCIETY,	MR AS ASTHAVADI	MANISHA CHANDRA IAS,	
4650	MCA/1454/2016	09/02/2018	HANSABEN CHANDUBHAI PATEL WD/O C S PATEL,	MR BG PATANI,CORIN M CHRISTIE	K V DAFDA,NIRLIPT RAI,P P PANDEY,S G PARMAR	GOVERNMENT PLEADER
4651	MCA/1455/2016	06/05/2016	MEHTA HAITKUMAR RAMESHCHANDRA,	MR. R.D.KINARIWALA	VIJAY R VANIYA POLICE INSPECTOR,NIRLIP RAI DISTRICT SUPERINTENDENT OF POLICE,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4652	MCA/1456/2016	08/08/2016	M/S DHARTI SOAP FACTORY,	(MR FB BRAHMBHATT)	M/S NAVCHETAN DETERGENT PRODUCT,	MR AMAR N BHATT
4653	MCA/1457/2016	28/06/2016	KISHORSINH RADHUBHA LATHIYA,AALIJIBHAI VASHUBHA PARMAR,JAYENDRA VASANTJI KHAGRA,HANSABEN MULUBHAI VALA,PRAVINBHAI BACHUBHAI VAGHELA,HIRABHAI DEVABHAI BARIYA,GIRDHARBAHI KANJIBHAI SANCHANIYA,DILIPBHAI PARMANANDBHAI KANJARIYA,VINUBHAI SOMABHAI RATHOD,BHAVANBHAI JIVABHAI PARMAR,MEHULBHAI LALITBHAI DAVDA,AHMEDBHAI HUSAINBHAI SHANA,TULSIBHAI DUDABHAI VAGHELA,PARESHBHAI VINODBHAI JOSHI,KANTABEN DUDABHAI VAGHELA,ARJANBHAI GOPALBHAI PARMAR,PARVATIBEN VELJIBHAI JETHWA,BHIKHUBHAI BHARANBHAI MAKWANA,KALABHAI KESHAVBHAI CHAUHAN,DHIRUBHAI DUDABAHI VAGHELA,RASIKBHAI MANUBHAI GOSWAMI,BHANUBEN KANABHAI BARIA,NARANBHAI BHANABHAI HUMBAL	(MR BIPIN I MEHTA),MR VICKY B MEHTA	RAJIVKUMAR GUPTA AND/OR HIS SUCCESSOR IN OFFICE SECRETARY,RAKESH SHANKAR AND/OR HIS SUCCESSOR IN OFFICE,P K BARHAT AND /OR HIS SUCCESSOR IN OFFICE,ALOKKUMAR PANDEY AND/OR HIS SUCCESSOR IN OFFICE,D V KODIYATAR AND/OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED,MR DEEPAK P SANCHELA
4654	MCA/1461/2016	22/08/2016	MAHADEVBHAI VERSIBHAI MAKWANA,AMBARAMBHAI VERSIBHAI MAKWANA,BIJALBHAI NANJIBHAI PADEWADIA,SOMABHAI NANJIBHAI MAKWANA,MADHABHAI NANJIBHAI PADEWADIA,KHODABHAI GANDABHAI MAKWANA,RANCHHODBHAI TRIBHOVANBHAI MAKWANA,RAIMALBHAI KANJIBHAI MAKWANA,JESINGBHAI TALSHIBHAI MAKWANA,NARSHIBHAI TRIBHOVANBHAI MAKWANA,VAJUBHAI SHANKERBHAI MAKWANA,DILABHAI SOMABHAI MAKWANA,MANSUKHBHAI SHANKERBHAI MAKWANA,RAMSINGBHAI SHAMJIBHAI PADEWADIA,GHUDABHAI MANJIBHAI PADEWADIA,VARSINGBHAI MANJIBHAI PADEWADIA,BHUDHABHAI VERSHIBHAI MAKWANA,KHEMUBHAI MANJIBHAI PADEWADIA	MS MAMTA R VYAS	PUNABHAI MALABHAI RATHOD,	GOVERNMENT PLEADER
4655	MCA/1462/2016	20/07/2016	JITENDRA SARABHAI SHAH,	ARJUN R SHETH	GAUTAM SOLANKI,	NOTICE SERVED BY DS
4656	MCA/1472/2016	07/06/2016	SHALIN ATULBHAI PARIKH,	MR NARENDRA L JAIN	DIGVIJAYSINGH V RANA,	DS AFF.NOT FILED (N)
4657	MCA/1474/2016	15/09/2016	PARVATBHAI FATABHAI PAGI,	MR. VISHAL P THAKKER	G.M.ASAITI, DEPUTY EXECUTIVE ENGINEER,R.G.DHANUKAR, EXECUTIVE ENGINEER,D.G.VYAS, SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
4658	MCA/1475/2016	15/09/2016	JETHABHAI MAGHABHAI PAGI,	MR. VISHAL P THAKKER	G.M.ASAITI, DEPUTY EXECUTIVE ENGINEER,R.G.DHANWAR, EXECUTIVE ENGINEER,D.G.VYAS, SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4659	MCA/1476/2016	15/09/2016	GOVINDBHAI NARANBHAI PATEL,	MR. VISHAL P THAKKER	G.M.ASAITI, DEPUTY EXECUTIVE ENGINEER,R.G.DHANWAR, EXECUTIVE ENGINEER,D.G.VYAS, SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
4660	MCA/1478/2016	21/07/2016	MANUBHAI SHANKARBHAI MAKWANA,	MS HARSHAL N PANDYA	A K RAKESH IAS,	MS DHARMISHTA RAVAL
4661	MCA/1480/2016	08/01/2019	GUJARAT KHEDUT SAMAJ,	MR AJ YAGNIK	STATE OF GUJARAT,THE PRINCIPAL SECRETARY	GOVERNMENT PLEADER
4662	MCA/1482/2016	06/05/2016	RAKSHABEN SHAILESHBHAI PATEL,	MR PV PATADIYA,MR. JAYESH C PATEL	STATE OF GUJARAT,NIRLIPKUMAR ROY,POLICE INPSECTOR	
4663	MCA/1486/2016	08/06/2016	BAKULBHAI KATHADBHAI DER,	MR PH PATHAK	AKSHAY SAXENA,JIGNABEN MAYEE	
4664	MCA/1497/2016	13/07/2016	RAJUBHAI PRABHAKARRAO NADURKAR,ALTAFBHAI ALIMOHMMAD MEMAN,VISHWANATH OMKAR DHOTRE,RAMESHBHAI LAHANU DHOTRE,VASUDEV MARUTI KARULE,BAPU KALUBHAI PATIL,DILIP MAHADEV TAPRE,VINAYAK MAHADEV TAPRE,BABU MAHADEV MARATHA,ASHOK LAXMAN TAPRE,NANDLALA LAXMAN TAPRE,RAMCHANDRA LAXMAN TAPRE,SURESH MAHADEV TAPRE,ASHOK NARAYAN DHOTRE,SURESH RAMDAS KALVANDE,ANIL RAMDAS KALVANDE,DILIP RAMBHAU DHOTRE,PRAHALAD OMKAR DHOTRE,GOVIND OMKAR DHOTRE	MR SP MAJMUDAR	HIRABHAI SOMABHAI PATEL,MANGESHBHAI JAYSWAL,RAMANBHAI VANKAR	MR NILESH A PANDYA
4665	MCA/1499/2016	08/06/2016	GAJENDRASINH DALPATSINH THAKORE,	HL PATEL ADVOCATES	STATE OF GUJARAT,M. THENNARASAN	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4666	MCA/1500/2016	07/06/2016	CHANDNI VINOD MENON,	HL PATEL ADVOCATES,MR. RAJESH G BAROT	VINOD VIJAYAN MENON,	
4667	MCA/1504/2016	07/06/2016	SURAT LABOUR UNION,	MR UT MISHRA	P R JAIN - SECRETARY OR HIS SUCCESSOR IN OFFICE,	
4668	MCA/1506/2016	18/10/2016	CHANDRAPAL DIPAKKUMAR RASIKLAL,	MRS KRISHNA G RAWAL	STATE OF GUJARAT.,STATE OF GUJARAT	GOVERNMENT PLEADER
4669	MCA/1507/2016	08/06/2016	HIMANSHU VINODBHAI GANDHIYAT,SUNILKUMAR BHIKHUBHAI PATEL,RAKESH NARSINHBHAI PANDYA,REENABEN NARENDRABHAI PARMAR	MR PH PATHAK	POONAMCHAND PARMAR,DINESH MISRA,JAGDISH PRASAD	
4670	MCA/1509/2016	08/06/2016	DULAJI DHIRUJI THAKORE,	MR PH PATHAK	POONAMCHAND PARMAR - SECRETARY OR HIS SUCESSOR IN OFFICER,DINESH MISHAR - PRINCIPAL CHIEF CONSERVATOR OF FOREST,R.D. KAMBOJ -CHIEF CONSERVATOR OF FOREST OR HIS SUCESSOR IN OFFICE,H R PRABHUDHDHA- DEPUTY CONSERVATOR OF FOREST,D.S. PATEL - RANGE FOREST OFFICER	
4671	MCA/1510/2016	08/06/2016	RADHABEN DULAJI THAKORE,	MR PH PATHAK	POONAMCHAND PARMAR- SECRETARY,DINEH MISHRA-PRINCIPAL CHIEF CONSERVATOR OF FOREST,R.D. KAMBOJ-CHIEF CONSERVATOR OF FOREST OR SUCESSOR IN OFFICE,H.R. PRABHUDHDHA - DEPUTY CONSERVATOR OF FOREST,D.S.PATEL - RANGE FOREST OFFICER	
4672	MCA/1511/2016	18/12/2018	BHIKHABHAI NANJIBHAI MAKWANA,	MR YH MOTIRAMANI,HCLS COMMITTEE	PARESH HASMUKHLAL SHETH,LABOUR COURT, (DELETED)	DELETED,SAURABH M VORA,RAJUBHAI H DOSHI
4673	MCA/1514/2016	09/02/2017	PRAJAPATI RAJESHKUMAR PRAHLADBHAI,	MR SANDIP M PATEL	RAVAL HARSHADBHAI LAXMANBHAI,	MR HS MUNSHAW
4674	MCA/1515/2016	09/09/2016	HIRABEN KESHAJI THAKOR W/O KESHAJI JAGAJI THAKOR,	MR PH PATHAK	MR. POONAMCHAND PARMAR,MR. K T PARMAR, DEPUTY CONSERVATOR OF FOREST OR HIS SUCCESSOR	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)

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4675	MCA/1530/2016	07/06/2016	BHARWAD HANSABEN RAJUBHAI,	MR CHIRAG B PATEL	DINESH NANJIBHAI CHAUDHARY,	
4676	MCA/1531/2016	16/09/2016	OM FOUNDATION,	MR PJ KANABAR	SANJAY VITHALDAS MAVANI,RUSHIKUMAR CHANDRAKANT DAVE,VIKRANT PANEY,NISARG JOSHI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR PREMAL R JOSHI
4677	MCA/1534/2016	08/09/2016	JASHVANTKUMAR JAYANTILAL SANGHAVI,	MR HASIT H JOSHI	DR. J.N. SINGH,DISTRICT COLLECTOR (MR. RAJKUMAR BENIWAL),CHIEF OFFICER,ASSISTANT INSPECTOR,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MRS KRISHNA G RAWAL
4678	MCA/1535/2016	15/09/2016	JAY MATAJI PANCHMAHAL JILLA YUVASHAKTI PRAGATI MANDAL SWA SAHAY JUTH,	MR JAPAN V DAVE	STATE OF GUJARAT,P. BHARTI, DISTRICT COLLECTOR,MAHIPATSINH GADHVI, DISTRICT SUPPLY OFFICER	GOVERNMENT PLEADER
4679	MCA/1536/2016	19/12/2018	KANTABEN CHHAGANLAL PATEL,	MS MAMTA R VYAS	KRUSHNAKANTBHAI SUTHAR,KANUBHAI JOSHI	NOTICE SERVED,MR DG SHUKLA,MR HARSHEEL D SHUKLA
4680	MCA/1537/2016	14/06/2018	SALIMBHAI OSMANBHAI PATHAN,	MR. VISHAL P THAKKER	SHILPA YADAV, CHIEF DISTRICT HEALTH OFFICER,	MR HS MUNSHAW
4681	MCA/1538/2016	09/06/2016	SHAKTI SECURITY,	MR.CHIRAG K SUKHWANI	RAGHAVENDRA DIXIT,SALAMATI SECURITY AND PERSONNEL FORCE PVT. LTD.	
4682	MCA/1539/2016	27/12/2016	RAMANBHAI R. SOLANKI,	MR OMPRAKASH KHURANA	G C AGRAWAL,	MS ARCHANA U AMIN
4683	MCA/1540/2016	06/02/2017	MASURABHAI KALUBHAI DAMOR,	MR PK PANCHOLI	JILLA NIRIKSHAK , M.A.RAMI,,COLLECTOR , K.P.UPADHYAY,,POLICE INSPECTOR , J.J.SHARMA,	,GOVERNMENT PLEADER
4684	MCA/1541/2016	17/12/2018	ARJANBHAI GIGABHAI PARMAR,	MR.MRUDUL M BAROT	H R SHUTHAR - THE COLLECTOR,SUJIT KUMAR - DISTRICT DEVELOPMENT OFFICER,B M NAROLA - TALUKA DEVELOPMENT OFFICER,KANJIBHAI MEGHABHAI - SARPANCH	NOTICE SERVED,MR PREMAL R JOSHI,MR.HIREN M MODI
4685	MCA/1542/2016	23/01/2019	MAHENDRA VALLABHDAS SAMPAT,	MR HARSHIL C DATTANI	STATE OF GUJARAT THROUGH JOINT SECRETARY ,MANOJ JHALANI OR HIS SUCCESSOR,,JAYPRAKASH GUPTA	GOVERNMENT PLEADER
4686	MCA/1543/2016	20/07/2016	ARVINDBHAI DAMSINH NAYAK,	MR HARISH K BAROT	J P GUPTA,J P GUPTA,P. SRIVASTAVA,P. BHARATHI	GOVERNMENT PLEADER,NOTICE SERVED,MR UM SHASTRI
4687	MCA/1581/2016	09/06/2016	DIPAKKUMAR BABUBHAI DHIMAR,ATULBHAI CHANDRAVARDHAN MODI	MR PM LAKHANI,MRS R P LAKHANI	VIJAYKUMAR L KHARDI DISTRICT DEVELOPMENT OFFICER (DDO),	

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4688	MCA/1584/2016	30/06/2016	GUNVANTRAI NARMADASHANKAR VYAS,MADHAVLAL BHAGWANDAS PATEL,L J CHAUDHARY,JAYANTIBHAI MANABHAI PATEL,ISHWARBHAI SOMABHAI PATEL,VIRABHAI HARIDAS PATEL,VITTHALBHAI LAVJIBHAI PRAJAPATI,NARPATSINGH SOMABHAI SOLANKI,RAMESHBHAI SHIVRAMBHAI PATEL,NATWARBHAI ISHWARBHAI NAI,CHUNILAL KASTURBHAI BHATIYA,NARSIHBHAI DHUNALAL PARMAR,KANTILAL AMTHABHAI WAGARI,PRAHLADBHAI PRABHUDAS PATEL,SURESHBHAI HIRABHAI PATEL,GOVINDPURI CHIMANPURI GOSAI,SENGAMER CHANCHANGER GOSWAMI,IQBALBHAI HARIFBHAI KAKU,JIVABHAI CHHIPABHAI RATHVA,RAMANLAL HIMATRAM JOSHI,ISHWARBHAI VARVABHAI MAKWANA,YAKUB MOHAMMAD PATEL,MAHAMMADSAKI ABUBHAI MEMAN,BABUBHAI JIVRAMBHAI NAI,HASMUKHBHAI LALJIBHAI MAKWANA,HARIJI KARSHANJI THAKORE,CHANSINH GORDHANDAS PARMAR,RANJANKUMAR SHANKARBHAI PATEL,ROOPSINHBHAI ALSINH RATHVA,KANTILAL NATHALAL LIMBACHIYA,BABUBHAI AMRUTBHAI PATEL,KANUBHAI BHEMABHAI PATEL,M R SOLANKI,MANUBHAI MOHANBHAI PARMAR,KARSANBHAI KACHRABHAI RAVAL,ASHARFBHAI HANIFBHAI KHANUSIA,YAKUBBHAI VALIBHAI LODHA,S I MACHI,RAMESHBHAI SHIVDASBHAI D PATEL,GOVINDBHAI MOHANBHAI SOLANKI,GAJENDRABHAI BECHARDAS AMBEKAR,A G PATEL	MR GAURAV K MEHTA	MONABEN KHANDHAR,HITABEN PATEL,POPATSINH N RAOL - DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4689	MCA/1588/2016	23/03/2018	HAJUBEN ALIBHAI SANDHI, SINCE DECEASED THROUGH LEGAL HEIRS,JASUBBHAI ALIBHAI ZAKHRA,UMERBHAI ALIBHAI ZAKHRA,SUMABNE ALIBHAI ZAKHRA,ASHUBEN ALIBHAI ZAKHRA,HASANBHAI ALIBHAI ZAKHRA,AMINABEN ALIBHAI ZAKHRA	DECEASED LITIGANT,MR PM LAKHANI,MRS R P LAKHANI,JAIVIK UDAY BHATT	P K BARHAT,RAKESHKUMAR KANCHANLAL PARIKH,POPATJI NAVJI RAOL,A A KARMUR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR RV DESAI
4690	MCA/1595/2016	05/10/2016	AGNESHBEN MICHAEL AMODARA DIED DURING PENDENCY OF CLAIM,JOSEF MICHAEL AMODARA	MR.HIREN M MODI	AHNESH SIGFRID MACVAN,REKHABEN MANILAL CHAUHAN LEGAL OF LATE RANJITBHAI MANILAL CHAUHAN,ICICI LOMBARD GENERAL INSURANCE CO LTD	NOTICE SERVED,MR SUNIL B PARIKH,MR KASHYAP R JOSHI
4691	MCA/1596/2016	05/10/2016	AGNESHBEN MICHAEL AMODARA DIED DURING PENDENCY OF CLAIM,JOSEF MICHAEL AMODARA	MR.HIREN M MODI	AHNESH SIGFRID MACVAN,REKHABEN MANILAL CHAUHAN LEGAL OF LATE RANJITBHAI MANILAL CHAUHAN,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR SUNIL B PARIKH,MR KASHYAP R JOSHI
4692	MCA/1597/2016	05/10/2016	AGNESHBEN MICHAEL AMODARA DIED DURING PENDENCY OF CLAIM,JOSEF MICHAEL AMODARA	MR.HIREN M MODI	AHNESH SIGFRID MACVAN,REKHABEN MANILAL CHAUHAN LEGAL OF LATE RANJITBHAI MANILAL CHAUHAN,ICICI LOMBARD GENERAL INSURANCE CO LTD	,MR SUNIL B PARIKH,MR KASHYAP R JOSHI
4693	MCA/1599/2016	01/02/2017	MAYABEN D/O KARSANBHAI GOVINDBHAI W/O SHAILESHBHAI,ASHABEN D/O KARSANBHAI GOVINDBHAI W/O ISHWARBHI,PUJABEN D/O KARSANBAHI GOVINDBHAI W/O RAJESHBHAI	MR. HEMAL SHAH	SHANTIBEN KARSANBAHI MAKWANA,PARSOTTAMBHAI GOVINDBHAI MAKWANA,RAMESHBHAI GOVINDBHAI MAKWANA,TRIKAMBHAI GOVINDBHAI MAKWANA	NOTICE SERVED
4694	MCA/1601/2016	14/06/2018	DHANJIBHAI SHIVABHAI BHALIYA,	MR. VISHAL P THAKKER	AAYUSH OAK,KIRIT J MAKWANA,BRIJESH M SHAH	NOTICE SERVED BY DS,MR HS MUNSHAW
4695	MCA/1602/2016	13/06/2016	UCHVAN GOPALAK DUDH UTPADAK SAHAKARI MANDALI LTD,	MR SHIVANG J SHUKLA	STATE OF GUJARAT,JAYKUMAR S. SHAH, DISTRICT REGISTRAR,R.D.VASAVA, SPECIAL AUDITOR (MILK)	
4696	MCA/1608/2016	20/10/2016	BABARBHAI BACHUBHAI THAKORE,	MR PRABHAKAR UPADYAY	PRAKSHCHANDRA GOPIRAM MITTAL, MITTAL TEXTILES,	NOTICE SERVED BY DS
4697	MCA/1609/2016	20/07/2016	GUJARAT HOUSING BOARD,	(MR NIRZAR S DESAI)	ARJUNBHAI MAHADEVBHAI DESAI,SHANTILAL DEVJIBHAI KADIYA	NOTICE SERVED,MR AJAY R MEHTA
4698	MCA/1610/2016	20/07/2016	JITENDRAKUMAR NATVARLAL BHOI,	MR HARISH K BAROT	J.P.GUPTA,J.P.GUPTA,P. SRIVSTAVA,P. BHARATHI	GOVERNMENT PLEADER,NOTICE SERVED,MR UM SHASTRI

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4699	MCA/1611/2016	18/07/2016	INDRASINH GULABSINH JADEJA,	(MR MB GANDHI),MR CHINMAY M GANDHI	P.K. TANEJA, IAS,P.N. RAOL	NOTICE NOT RECD BACK
4700	MCA/1614/2016	25/07/2016	ANILBHAI MANUBHAI PATEL,	MR SP MAJMUDAR,MS. SHIVANGI M RANA	DAXABEN D/O DHANJIBHAI MAKANJI,	
4701	MCA/1615/2016	27/09/2016	UMA CHUDASAMA,	MR JAYRAJ CHAUHAN	A J SHAH, IAS OR HIS SUCCESSOR IN OFFICE,SUJIT GULATI, IAS OR HIS SUCCESSOR IN OFFICE,G R ALORIA OR OR HIS SUCCESSOR IN OFFICE,J N SINGH OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
4702	MCA/1623/2016	08/01/2019	CHANDRAKANT GAURISHANKAR RAVAL,	MR VISHAL C MEHTA	KANAIYALAL SUNDERJI DETROJA,ARVINDBHAI JAYANTILAL PAREKH	MR HS MUNSHAW
4703	MCA/1624/2016	20/07/2016	ARVINDKUMAR JAYSINH PATEL,	MR HARISH K BAROT	J.P.GUPTA,J.P.GUPTA,P. SRIVSTAVA,P. BHARATHI	GOVERNMENT PLEADER,NOTICE SERVED,MR UM SHASTRI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
4704	MCA/1632/2016	05/12/2018	BHIKHUBHAI MULJIBHAI BHARAI,BIJAL RAHA (ANUBEN BIJALBHAI),KHODA BIJAL,JIVABHAI LAXMANBHAI,BHANUMATIBEN NATHURAM,HANSABEN SEVADAS GONDALIYA,JASABHAI JUNJABHAI,RANABHAI JUNJABHAI KAD,VASHRAMBHAI GOVINDBHAI,JAMNABEN VASRAMBHAI,KANCHANBEN SHANTILAL MEHTA,LALJI RANCHHOD,RAMESH RANCHHOD,ZAVER RANCHHOD,JAYESH RANCHHOD,SADASHIV A PILLO,PRESIDENT - AMBEDARKAR BHAVAN TRUST,A P GOHIL,CHHAGANBHAI KOTECHA,ANANDRAM A PILLAI,LAKHA RAMJI,RAJABHAI RANABHA,MANIBEN KARABHAI RAVAL,RAVJIBHAI NAJIBHAI,VAGHJIBHAI BHAVAN,BHARATBHAI JIVABHAI,DINESH JIVA,UJIBEN JIVA,RANA JIVA,SHIVA JIVA,PRAKASH RAVAJI FATANIYA,BATUKBHAI LALJIBHAI CHANDSA (BHARAT BATUKBHAI),BHUPATBHAI LALJIBHAI BAROT (BHARAT BATUKBHAI),BALUBHAI LALJIBHIA BAROT,RAMCHANDRA GORAV,BHIKHABHAI NARSIBHAI,SAGAR AUTO GARRAGE,KHODA SAMABHAI,MERU SOMA,NATUBHAI PREMJIBHAI CHAVDA (RITESH RAMNIKLAL DOSHI),VYANKATESHBHAI DEVRAJ PRASAD,SHETHIYAR KABALI VARDRAJ,MOHANBHAI ACHARYA,KAMLABEN DEVAR,KACHRU SOMJI IGOLE,RABARI LAXMANBHAI HARDAS,MAKWANA JENTIBHAI BHANABHAI,RAJUBHAI HANSRAJ MEHTA,N KASHINATH,VASANTBHAI SHRIMALI,LALJI RANCHHOD,HASAM KASAM,DOSTMOHAMMED KASAM,AMAD KASAM,SHAMJI ARJAN,RAJESH CHHAGANLAL VEKARIYA (DAIRY),BHAVESH KESHAVLAL KAMDAR,J GUNESAR,KARA BAVAN,VEERA BAVAN,MANJI DEVJI GONDALIYA,KHIDUMBHAI KUMBHAR,PRAVINBHAI RATNA,PARVATIBEN L PILLAI,IQBAL VALIMAMAD,ADITYA VAAR,NAJA HIRA RABARI,PUSHPABEN H SIMARIYA,DIPESH HEMANTLAL SIMARIYA,MANISHA VISHAL KAPAD,SARLABEN GIRDHARLAL SIMARIYA,DEVKUNVARBA MANUBHA JADEJA,MULJIBHAI GIGABHAI BHARAI,RAMESH M BHARAI,SURESH KARABHAI MAKWANA,GORDHANBHAI HIRABHAI,PRUTHVISINH ZALA,SHIVA HIRA,BABU HIRA,MAGAN HIRA,BHUPAT HIRA,NARSIBHAI MANSUKHBHAI,SURESH SIDIBHAI,SIDIBHAI LAKHUBHAI,AMUBHAI SIDIBHAI,DINESHBHAI LAKHUBHAI,CHAMAN RAVJI,AMRUTLAL MOHANLAL,MAHENDRA MANSANG DABHI,BABU JESANG,RANCHHOD ARJANBHAI,T KALIPIR MAL,P KANAN,RANCHHODBHAI BACHUBHAI,SHIVBHAI BACHUBHAI,DHIRUBHAI BACHUBHAI,VINUBHAI BACHUBHAI,MAGANBHAI MANJIBHAI,JAYESH MAGANBHAI RANDALPARA,JENTIBHAI TAPUBHAI RANDALPARA,JIVRAJBHAI SITAPARA,BHURA MOHAN,VALJIBHAI DHARAMSIBHAI PARMAR,NARANBHAI DHARAMSIBHAI,SURESHBHAI DAMJIBHAI,DEEPAK GOVINDBHAI,DAYALAL DHARAMSI,JENTIBHAI JESANGBHAI,BABU JESANG RATHOD,ASHOK K SHANKESARIYA,HEMANTLAL L MAGVANIYA,KESHARBEN L MAGVANIYA,RAVJIBHAI LADHUBHAI MAGVANIYA,POPATBHAI A MAGVANIYA (RAGHUBHAI POPATBHAI),RAGHUBHAI POPATBHAI MAGVANIYA,CHETANBHAI P MAGVANIYA,PRAKASHBHAI P MAGVANIYA,ASHOKBHAI P MAGVANIYA,DINESHBHAI P MAGVANIYA,ARVINDBHAI P MAGVANIYA,JAYSUKHBHAI T RAMANUJ,KARABHAI VASHRAMBHAI,AMRUTLAL R GOHIL,DALPAT PUNA,PUNA BECHAR,IMTIYAZ HASAM,JESANG PUNA,ASHOK BABU,VIJYABEN JIVRAJBHAI,RAJUBHAI CHANDUBHAI,JADEJA PRAVINSINH G,BHUSARAM JASARAM,BAHADURBHAI NEPALI,JAGATSINH SHIVUBHA,T NATRAJAN,GORDHANBHAI KANJIBHAI,GOPAL D RAJGOR,D S RAO,HANSABEN DAMODAR TRIVEDI,VIJAYBHAI NAGABHAI BHIMBHA,RAVIBHAI NAGABHAI BHIMBHA,BHARTIBEN KISHORBHAI UNADKAT,JUVANSINH MAGHAJI,PRABHATSINH ABHESANG,LALJI JESANG,AHMED ASRAFKHA,ANJANABEN JAYENDRABHAI PITHADIYA,JADEJA BHIKHUBHAI BALUBHAI,BODA SHIVLAL KARSAN,BHARATSINH KARSANJI	SUNIL H PRAJAPATI	JAMNAGAR MUNICIPAL CORPORATION,TOWN PLANNING OFFICER, DINESH H CHHATRALA,,ESTATE OFFICER, KIRIT S PATEL, JAMNAGAR MUNICIPAL CORPORATION	

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4705	MCA/1633/2016	05/12/2018	RAMBHAI D AHIR,VIJAY TIRTHDAS,V K RATHOD,SUDHIR CHHAGANBHAI,HITESH CHHAGANBHAI,RAMBHAI VIRAMBHAI RABARI,CHANDUBHAI D RAVAL (DWARKADAS VITTHALDAS ANADKAT),RAJESH DAHYABHAI (G P JADEJA),KESHUBHAI RATHOD,HARISINH ARJANSINH NEPALI,MEHUL LALJI,HEMANT HARIBHAI KESHUR,BHAGVATI NANJI MIYATRA,KANTILAL LAXMISHANKAR BAROT,BHIKHUBHA KARSANJI JADEJA,HARIBHAI JIVANBHAI PADANIYA,PRAHLADBHAI HINGLE,AMARBEN KARSANBHAI,VASHRAM JETHABHAI,ARJANBHAI KANABHAI,MANUBHAI ARJANBHAI,LAXMANBHAI ARJANBHAI,KUMBHA ARJANBHAI,SHYAMLAL LALCHAND,SHIVDAS HARIDAS,PRABHUDAS RANCHHOD,VAJU PALA,VASANTBHAI PRABHASHANKAR BHATT,HAMIR MAIMIYA KAROTARA,JAYANTBHAI BHIMJIBHAI VANJA,ALI JUSAN,NAYNABEN HITENDRA RATHOD,UMEDLAL CHHOTALAL,KESHUBHAI HIRABHAI CHHIPA,MUKESH LILABHAI VANAND,BABAN DUDHARAM GURU,RAMESH ANANTRAO SHINDE,CHANDRESHBHAI KHAVAS,JAYESHBHAI BHIKHABHAI,TULSIBHAI BACHUBHAI,SHANTABEN BACHUBHAI,VINODBHAI BACHUBHAI,DILIPBHAI BACHUBHAI,RAJUBHAI K BAVRI,JAYESH SHAMJIBHAI THAKORE,SHAMJIBHAI K THAKORE,BHAGVANJIBHAI BHAVANJIBHAI,PRAVINBHAI BHAGVANJI,BHAGVANJIBHAI RAHA,PREMJIBHAI BHAGVANJIBHAI,RANABHAI GANDABHAI,MEENABEN PARBATBHAI RATHOD,PRAVINSINH MANUBHAI AND RAVUBHAI MANUBHAI,HARDAS THEBABHAI,GANGAJIBHAI,PRABHAT HIRA CHHAIYA,RADHABEN BHIKHUBHAI,RANCHHOD K RANDALPURA,SHANTABEN DEVRAJBHAI KOLI,KANA RANJIT MULJI,REVASHANKAR MAHARAJ,SOHANLAL,BACHU RABARI (JAGDISH HARKISH MADHAVACHARYA),JAGDISH KARSAN,RANCHHOD MARIYA,JAYESHBHAI BACHUBHAI,ASHABEN PRADIPKUMAR,RAMABHAI KHODABHAI RABARI,VINUBHAI PARMAR,VIJAYBHAI VADGAMA,PARMAR KUSUMBA,RANJITSINH SATUBHA JADEJA,JADEJA MAHOBATSINH SATUBHA,KHODUBHA NAVANSINH,VIJAYSINH NAVA SINH,ASHOK RANJIT MULJI,SHANTILAL ISHWARLAL PANDYA,RAJUBHAI DARJI,BHIMSHIBHAI VEJANANDBHAI GOJIYA,ASHOKBHAI NAVJIBHAI KHAMBHLA,NAGJIBHAI JESANGBHAI KHAMBHLA,TIRATHDAS CHHATARMAL THAKKAR,LAXMANBHAI NATHUBHAI PRAJAPATI,MUKESHBHAI CHAUHAN,RAMALINGAM AYAPPA SWAMY,MULJIBHAI DUDABHAI,DINESHGAR DAYAGAR APARMATHI	SUNIL H PRAJAPATI	JAMNAGAR MUNICIPAL CORPORATION,TOWN PLANNING OFFICER DINESH H CHHATRALA,,ESTATE OFFICER KIRIT S PATEL	
4706	MCA/1637/2016	15/06/2016	G.W.R.D.C. TECHNICAL OPERATOR WORKERS UNION,	MR AJ YAGNIK	STATE OF GUJARAT,MANAGING DIRECTOR - K.B.RABADIA,SUPERINTENDING ENGINEER S R PARAMAR UNDER-GROUND WATER ADMINISTRATION	
4707	MCA/1638/2016	07/09/2016	PATEL MANISHKUMAR DAHYABHAI,	MR DIPAK R DAVE	NINAD B. JANI,SAURABH JAMSING PARGHI,B.B.SWEN	GOVERNMENT PLEADER,MR HS MUNSHAW
4708	MCA/1651/2016	26/07/2016	KANUBHAI MANGALBHAI HARIJAN,JASHWANTBHAI ATMARAM PATEL,HIRABHAI MAGANBHAI SOLANKI,PURSHOTTAM TRIKAMBHAI PATEL,PRAKASH VISHWANATH MAVALANKAR,KANUBHAI GALABHAI CHUNARA,PRAVINBHAI BUDHABHAI SOLANKI	MR JAYANT P BHATT,MR JEET J BHATT,MS HARDIKA B DAVE	ARVINDKUMAR KIRITBHAI SOLANKI,BHARAT RAMESHBHAI SHAH - DIRECTOR OF AGRICULTURE,PRAVINBHAI SOMNATHBHAI PATEL,KAMLABEN CHAIYA	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4709	MCA/1654/2016	01/11/2017	DEVSINGHBHAI NARSINGBHAI CHAUDHARY,	MR PJ MEHTA	VIJAY KHARADI,HARIT SHUKLA	GOVERNMENT PLEADER,MR HS MUNSHAW
4710	MCA/1661/2016	19/12/2018	GOVINDBHAI CHIMANBHAI GAMIT,DHANUBEN GOVINDBHAI GAMIT	MR VIJAY J SHAH,MR NARENDRA L JAIN	D K PATEL (DHARMENDRA K PATEL)COLLECTOR (MINING BRANCH),KHARADI VIJAYKUMAR L,K K PATEL KANTIBHAI K PATEL,A C PATNI (AMRUTLAL CHIMANBHAI PATNI),AMRATBHAI RAMJIBHAI CHAUHAN,VIJAYBHAI RAMJIBHAI CHAUHAN,HARIBHAI TULSIBHAI PARMAR,AMRUTBHAI CHAUHAN	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,MR SATYAM Y CHHAYA
4711	MCA/1662/2016	15/06/2016	RANCHHODBHAI SHANKARHAI MAKVANA,	MR AMIT N CHAUDHARY	DEPUTY COLLECTOR VADODARA, LAXMANSINH TIDOD,MAMLATDAR - PADARA, M K ASARI,CHANDUBHAI MOHANBHAI MAKVANA	
4712	MCA/1664/2016	17/06/2016	DARSHANBHAI DAHYABHAI KANSAGRA,	MS. KRUTI M SHAH	R B DHRUV GEOLOGIST,	
4713	MCA/1671/2016	31/08/2016	NILESH RATILAL PARMAR,JYANTIBHAI PRATAPBHAI PARMAR	MR KASHYAP R JOSHI	DISTRICT DEVELOPMENT OFFICER,RAMANBHAI MANIBHAI VASAVA,SARPANCH- KUVARDA GRAM PANCHAYAT,PRADEEPBHAI MAGANBHAI KATARIA,JERAMBHAI MAKANBHAI PARMAR,DURLABHBHAI MAVJIBHAI PARMAR,AMBALAL NAGJIBHAI PARMAR,DALPATBHAI NAGJIBHAI PARMAR,SITABEN GOMANBHAI PARMAR	,MS SEJAL K MANDAVIA
4714	MCA/1674/2016	20/09/2016	SHITAL D/O CHAMANBHAI VAGHELA,	MR KIRTIDEV R DAVE	MANOJBHAI SURESHBHAI JETHVA,	NOTICE SERVED
4715	MCA/1675/2016	21/10/2016	MAHADEV RATNESHWAR JHA,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	NOTICE SERVED
4716	MCA/1676/2016	21/10/2016	ARCHANA VISHNUPRASAD THAKAR,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
4717	MCA/1677/2016	21/10/2016	HARIDRA CHELSHANKAR DAVE,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
4718	MCA/1678/2016	21/10/2016	KIRTIPRAKASH K UPADHYAY,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
4719	MCA/1679/2016	21/10/2016	GEETA MUKESH AUROPREMI,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
4720	MCA/1680/2016	21/10/2016	MUKESH NARANDAS AUROPREMI,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
4721	MCA/1681/2016	21/10/2016	KRISHNAKUMAR SHUBHNARAYAN TIWARI,	SHIVANI RAJPUROHIT	ANIL MUKIM - PRINCIPAL SECRETARY,	GOVERNMENT PLEADER
4722	MCA/1684/2016	21/06/2016	CHANDRAKANT MANSUKHLAL SOMANI,	MR MURALI N DEVNANI	P J PATEL OR HIS SUCCESSOR IN OFFICE,Y M CHAVDA OR HIS SUCCESSOR IN OFFICE - SUPERINTENDING ENGINEER,P V GAJERA OR HIS SUCCESSOR - EXECUTIVE ENGINEER,A R SAXENA OR HIS SUCCESSOR - DEPUTY EXECUTIVE ENGINEER	
4723	MCA/1685/2016	21/06/2016	JIVANSINH DILUBHA GOHIL,	MR MURALI N DEVNANI	P J PATEL OR HIS SUCCESSOR IN OFFICE,Y M CHAVDA OR HIS SUCCESSOR IN OFFICE - SUPERINTENDING ENGINEER,P V GAJERA OR HIS SUCCESSOR - EXECUTIVE ENGINEER,A R SAXENA OR HIS SUCCESSOR - DEPUTY EXECUTIVE ENGINEER	
4724	MCA/1686/2016	21/06/2016	RAMKUBHAI BAHADURBHAI DHANDHAL,	MR MURALI N DEVNANI	P J PATEL OR HIS SUCCESSOR IN OFFICE,Y M CHAVDA OR HIS SUCCESSOR IN OFFICE - SUPERINTENDING ENGINEER,P V GAJERA OR HIS SUCCESSOR - EXECUTIVE ENGINEER,A R SAXENA OR HIS SUCCESSOR - DEPUTY EXECUTIVE ENGINEER	

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4725	MCA/1688/2016	08/01/2019	VARSHABEN DILIPBHAI VASAVA,	MR AJ YAGNIK	STATE OF GUJARAT,THE PRINCIPAL SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4726	MCA/1690/2016	20/06/2016	SUKETUBHAI AMRATBHAI DESAI,	MR DIPAN DESAI	MAHENDRABHAI KURAJBHAI JADHAV,RAJESHBHAI MANUJBHAI PATEL,VINODBHAI CHHANABHAI PATEL,SAMUALBHAI DHANJIBHAI GAMIT	
4727	MCA/1692/2016	12/07/2016	SHANKARBHAI DHUDABHAI KOLI,	GIRISH K PATEL	A R JAHA,R N NINAMA, EXECUTIVE ENGINEER,M D PATEL, SUPERINTENDING ENGINEER,JADAV	GOVERNMENT PLEADER
4728	MCA/1694/2016	04/08/2016	KAMLABEN DHANJIBHAI VAGHELA,	MS HARSHAL N PANDYA	RAJ GOPAL IAS,AAYUSH OAK,N K SHRIMALI,P N RAOL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
4729	MCA/1695/2016	21/12/2018	RAMESH GULABRAI KOSHTI,KISHAN DHURIYAJI CHAHAN,RAKESH RAMDULAR KOLI,ROHIT GANGARAM VERMA,MOHAN GEHRUBHAI PRAJAPATI,MANOHAR PANDURANG KOSHTI	MR K R MISHRA	LA GAJJAR MACHINERIES LTD,VARUN LALJIBHAI GAJJAR,UDYAN VARUN GAJJAR	RC JANI & ASSOCIATE
4730	MCA/1697/2016	22/06/2016	KHATRI MAHMADSAKIR IKBALBHAI,	MR KAMLESH S KOTAI	FARUKBHAI Y TIMOL, ADDITIONAL GENERAL MANAGER(HR),DGVCL, VALSAD, ASHOKBHAI R MALI	
4731	MCA/1712/2016	12/07/2016	ZINABHAI @ KANJIBHAI GOPALBHAI PATEL,	MR SP MAJMUDAR,MS. KHUSBU J SURTI,MS.Z J SURATI,JAYESH H SOLANKI	VARSHABEN MANHARBHAI KAKADIA,MANHARBHAI MULJIBHAI KAKADIA	
4732	MCA/1713/2016	21/12/2017	ARIFBHAI SATTARBHAI DERAIYYA,	MR MA KHARADI	DIWARKAR TRIVEDI,RAVIRAJSINH D JADEJA	,GOVERNMENT PLEADER
4733	MCA/1714/2016	25/11/2016	CHETNABEN HAJABHAI SOLANKI,	HCLS COMMITTEE,MR. KULDEEP D VAIDYA	YOGENDRASINH RAJUSINH RATHOD,	JUCKY LUCKY CHAN
4734	MCA/1716/2016	21/09/2016	FARUKBHAI ABUBAKKARBHAI ARAB,AIYUBSHA RAHEMANSHA MADAR,GAUTAMBHAI CHATURBHAI PARMAR,SHAHJADA MAHAMADHANIFKHAN RASULKHAN	SAN ASSOCIATES LLP	STATE OF GUJARAT,RAKESHBHAI YADAV, DIRECTOR OF MUNICIPALITY,VIRAMGAM MUNICIPALITY,,AVANTIKA SINGH,	GOVERNMENT PLEADER,NOTICE SERVED
4735	MCA/1717/2016	22/06/2016	KAPA HANIF SULEMANBHAI,	MS SNEHA A JOSHI,MS.YOGINI H UPADHYAY	KESHOD MUNICIPALITY,JATINBHAI V MEHTA	
4736	MCA/1719/2016	09/01/2019	MAHENDRASINH CHATRASINH SINDHA,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR MUNICIPALITIES - RAMESH SHANKAR OR HIS SUCCESSOR,COLLECTOR - BHARUCH,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR DEEPAK P SANCHELA
4737	MCA/1720/2016	11/12/2018	SHANTABEN WD/O NAGJIBHAI SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR MUNICIPALITIES - RAMESH SHANKAR OR HIS SUCCESSOR,COLLECTOR - BHARUCH,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY	NOTICE SERVED BY DS,MR HS MUNSHAW,MR DEEPAK P SANCHELA
4738	MCA/1721/2016	11/12/2018	MANIBEN GIRDHARBHAI SOLANKI WD/O GIRDHARBHAI SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR MUNICIPALITIES - RAMESH SHANKAR OR HIS SUCCESSOR,COLLECTOR - BHARUCH,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,MR DEEPAK P SANCHELA
4739	MCA/1722/2016	20/11/2017	BHARAT DHIRUBHAI NAIK,	MR MUKUND M DESAI	ARVINDBHAI MOHANLAL DESAI,FALGUNI HARSHADRAI DESAI,JAYANTILAL RAMANLAL MEHTA,A J SHAH IAS	GOVERNMENT PLEADER,NOTICE SERVED
4740	MCA/1728/2016	15/09/2016	IMRAN ALLAHRAKHA QURESHI,	SAQUIB S ANSARI	GUJARAT STATE WAQF BOARD,BADRUDDIN A SAIYED	DS AFF.NOT FILED (N),MAHAVIR M GADHVI
4741	MCA/1729/2016	23/03/2017	JINALBEN D/O DIPAKKUMAR JAYANTILAL SONI AND W/O MILANKUMAR NARESHBHAI,	UMANG S SHETH	MILANKUMAR NARESHBHAI SONI S/O NARESHBHAI AMRTULAL SONI,	MS.YOGINI H UPADHYAY
4742	MCA/1730/2016	27/09/2016	LEGAL HEIRS OF VASANTBEN MAVJIBHAI - MANSUKHLAL MEGHJIBHAI VAGHELA,	MR. VISHAL P THAKKER	M P SINGH,P K TANEJA COMMISSIONER,S M SHAH DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER

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4743	MCA/1732/2016	18/12/2017	KISHOR CHUNILAL BHATT,	MR AK CLERK	STATE OF GUJARAT,SUJIT KUMAR - DISTRICT DEVELOPMENT OFFICER,HARJIBHAI LAKHUBHAI NAROLA	GOVERNMENT PLEADER,MR. DINESH N TRIVEDI,MR C P CHANIYARA
4744	MCA/1733/2016	18/12/2017	RAMESH NAGJIBHAI VADESA,	MR AK CLERK	STATE OF GUJARAT,SUJIT KUMAR - DISTRICT DEVELOPMENT OFFICER,HARJIBHAI LAKHUBHAI NAROLA	GOVERNMENT PLEADER,MR. DINESH N TRIVEDI,MR C P CHANIYARA
4745	MCA/1736/2016	20/07/2016	SONALBEN JAYANTIBHAI GAMIT,	MS VIDHI J BHATT	POONAMCHAND K PARMAR,DINESH MISRA PRINCIPAL CHIEF CONSERVATOR OF FORESTS,R L MEENA ADDITIONAL CHIEF CONSERVATOR OF FOREST(INCHARGE),J V JOSHI DEPUTY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4746	MCA/1737/2016	28/06/2016	ASHOK CHANDUBHAI PATEL,	MR VAIBHAV A VYAS	PANKAJ JOSHI - SECRETARY,A J SHAH - COMMISSIONER OF HIGHER EDUCATION	
4747	MCA/1738/2016	28/07/2016	MINAXIBEN JETHALAL SHUKLA,	MR VAIBHAV A VYAS	ANIL MUKIN IAS,KANDARP DESAI,ANIL J RAWAT PRINCIPAL GOVERNMENT AKHANDANAND AYURVEDIC COLLEGE	GOVERNMENT PLEADER
4748	MCA/1739/2016	28/07/2016	PRAFULLABEN JAYANTILAL GOPANI,	MR VAIBHAV A VYAS	ANIL MUKIN IAS,KANDARP DESAI,ANIL J RAWAT, PRINCIPAL GOVERNMENT AKHANDANAND AYURVEDIC COLLEGE	GOVERNMENT PLEADER
4749	MCA/1743/2016	23/08/2016	HETALBEN W/O HEMANG ADESARA DAUGHTER OF,	MR KRUNAL L SHAHI	HAMANG RAMESHBHAI ADESARA,	NOTICE SERVED
4750	MCA/1745/2016	20/07/2016	PATEL BHARATBHAI LILACHAND,SOLANKI PRIYANKABEN ATMARAM,PARMAR VAISHALIBEN PUNJABHAI,PATEL MRUGESH CHHOTUBHAI,PATEL HARVI ARVINBHAI	MS VIDHI J BHATT	POONAMCHAND K. PARMAR,DINESH MISRA PRINCIPAL CHIEF CONSERVATOR OF FOREST,R. L. MEENA ADDITIONAL PRINCIPAL CHIEF CONSERVATOR,J.V. JOSHI DEPUTY CONSERVATOR OF FORESTS	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4751	MCA/1747/2016	20/07/2016	PATEL GUNJAN GIRISHBHAI,CHAUDHARI SANDIP RAVINDRABHAI	MS VIDHI J BHATT	POONAMCHAND K. PARMAR,DINESH MISRA, PRINCIPAL CHIEF CONSERVATOR OF FOREST,R. L. MEENA, ADDITIONAL PRINCIPAL CHIEF CONSERVATOR OF FOREST /,J.V. JOSHI, DEPUTY CONSERVATOR OF FORESTS	NOTICE SERVED BY DS
4752	MCA/1748/2016	05/10/2016	BHAILALBHAI RANCHHODBHAI PRAJAPATI,MANILAL AITRAMBHAI VAGHARI,JANAKBHAI VITTHALBHAI PATEL	MS MEDHA N PANDYA	STATE OF GUJARAT,BHARATIBEN R. SOLANKI - CHIEF OFFICER OF UMRETH NAGAR PALIKA,DISTRICT COLLECTOR	NOTICE SERVED BY DS,MR DEEPAK P SANCHELA
4753	MCA/1749/2016	09/08/2016	HAMIRSINH NARUBHA PARMAR,	MR HARISH K BAROT	J. K. ASTIK,B. M. MODH	MS HARSHAL N PANDYA
4754	MCA/1756/2016	27/06/2016	VITTHALDAS CHANDULAL SHAH,	MR SP MAJMUDAR,MR. HJ KARATHIYA	SHRI CHANDRAKANT J.PATEL,	
4755	MCA/1757/2016	18/04/2018	JAGDISHBHAI HASTAJI SOLANKI (MALI),	MR POPATJI H SOLANKI	NIRAJ BADGUJAR,C B DHAKDA	GOVERNMENT PLEADER
4756	MCA/1766/2016	17/07/2018	MANSUKH ARJANBHAI BHAKHOTARA,	MR MUKESH H RATHOD	M K JADAV,B P CHOVATIYA	GOVERNMENT PLEADER
4757	MCA/1767/2016	17/07/2018	DHIRAJLAL BHURABHAI SOLANKI,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4758	MCA/1768/2016	17/07/2018	NARENDRASINH DILIPSINH CHUDASAMA,	MR MUKESH H RATHOD	M K JADAV,B P CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4759	MCA/1769/2016	17/07/2018	VIJAY GUNVANTRAI JANI,	MR MUKESH H RATHOD	M K JADAV,B P CHOVATIYA	GOVERNMENT PLEADER
4760	MCA/1770/2016	17/07/2018	MANOHARSINH RAGHUBHA CHUDASAMA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4761	MCA/1771/2016	17/07/2018	JYANTIBHAI ARJANBHAI BHAKHOTRA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4762	MCA/1773/2016	17/07/2018	DHARMENDRASINH LAXMANSINH ZALA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4763	MCA/1774/2016	17/07/2018	MEHUL SURESHBHAI TRIVEDI,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4764	MCA/1775/2016	17/07/2018	DILIPBHAI MENANDBHAI RATHOD,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4765	MCA/1776/2016	17/07/2018	PRAVINABEN KANJIBHAI CHAVDA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4766	MCA/1777/2016	17/07/2018	KACHRABHAI BHANUBHAI DANGER,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4767	MCA/1778/2016	17/07/2018	HARSURBHAI CHHAGANBHAI MAKWANA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4768	MCA/1779/2016	17/07/2018	THAKARDAS DAYARAM MADHVACHARYA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4769	MCA/1780/2016	17/07/2018	BHARATBHAI BABULAL SIYALA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4770	MCA/1781/2016	17/07/2018	BHARATSINH PRAVINSINH ZALA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4771	MCA/1782/2016	17/07/2018	RAJENDRASINH GHANSHYAMSINH JADEJA,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4772	MCA/1783/2016	17/07/2018	YOGESH RAJNIKANT JOSHI,	MR MUKESH H RATHOD	M K JADAV,BHAVESHBHAI PRABODHBHAI CHOVATIYA	GOVERNMENT PLEADER
4773	MCA/1784/2016	27/07/2016	SUKHDEVSINH JUVANSINH GOHIL,	MR. VISHAL P THAKKER	P. R. PATEL -DEPUTY EXECUTIVE ENGINEER,P.V.GAJERA-EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4774	MCA/1790/2016	29/06/2016	HARISHBHAI KESHAVLAL VYAS,	MR.MRUDUL M BAROT	VARSHABEN HARISHBHAI VYAS,SHANTANU TYAGI	
4775	MCA/1793/2016	30/06/2016	VAGHABHAI JODHABHAI SOHLA,	MR. VISHAL P THAKKER	BANCCHANIDHI PANI,	
4776	MCA/1794/2016	05/12/2018	SURESH BADRIPRASAD DATANIYA,	MR KIRIT R PATEL	MAMTA VERMA-INDUSTRIAL COMMISSIONER,	GOVERNMENT PLEADER
4777	MCA/1795/2016	29/06/2016	KASHMIRABEN BAHVENKUMAR RACHH,	MR SP MAJMUDAR,SHASHVATA U SHUKLA	BHAVENKUMAR GORDHANBHAI RACHH,	
4778	MCA/1797/2016	29/01/2019	BECHARBHAI MULJIBHAI SOLANKI,	MR UT MISHRA	RUSHILKUMAR CHANDRAKANT DAVE OR HIS SUCCESSOR IN OFFICE,P.K.MAVANI OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR PREMAL R JOSHI
4779	MCA/1798/2016	29/01/2019	AHMAD RAZAK TOPIWALA,	MR UT MISHRA	RUSHILKUMAR CHANDRAKANT DAVE OR HIS SUCCESSOR IN OFFICE,P.K.MAVANI OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR PREMAL R JOSHI
4780	MCA/1799/2016	29/01/2019	DEVJIBHAI MAVJIBHAI DAVE,	MR UT MISHRA	RUSHILKUMAR CHANDRAKANT DAVE OR HIS SUCCESSOR IN OFFICE,P.K.MAVANI OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR PREMAL R JOSHI
4781	MCA/1800/2016	29/01/2019	DILIPKUMAR NATWARLAL MEHTA,	MR UT MISHRA	RUSHILKUMAR CHANDRAKANT DAVE OR HIS SUCCESSOR IN OFFICE,P.K.MAVANI OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR PREMAL R JOSHI
4782	MCA/1803/2016	16/11/2016	MOHIT JAIRAMBHAI RATHOD,	MR RAMKRISHNA B DAVE	SHRI KUMAR NITYAND,	PRIYANK P LODHA
4783	MCA/1804/2016	20/07/2016	MAKWANA DASHRATBHAI HEMTUJI,DESAI HARITKUMAR RAJENDRAKUMAR,YADAV RAMESHBHAI PREMAJIBHAI,VAGHELA RAMESHBHAI KANJIBHAI,DESAI RAHUL JAYRAMBHAI	MS VIDHI J BHATT	POONAMCHAND K PARMAR,DR. DINESH MISRA,ANIL JOHRI, ADDITIONAL PRINCIPAL CHIEF CONSERVATOR OF FOREST,J V JOSHI	GOVERNMENT PLEADER,NOTICE SERVED
4784	MCA/1805/2016	18/12/2017	RAJPIPLA NAGARPALIKA KARMACHARI MANDAL,	MR JJ YAJNIK	STATE OF GUJARAT,RAKESH SHANKAR YADAV DIRECTOR,K M BHIMJIANI COLLECTOR,BHAVESH VASAVA CHIEF OFFICER	GOVERNMENT PLEADER,MR VC VAGHELA
4785	MCA/1808/2016	04/08/2016	CHAUDHARY AARTIBEN NARSINHBHAI,	MR. YOGENDRA THAKORE	MITTALKUMAR JAGDISHBHAI PATEL,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4786	MCA/1810/2016	11/01/2019	PINAKIN PRAVINCHANDRA UPADHYAYA,ABDULGAFFAR AHMEDBHAI DHADA,ARUNKUMAR NAVNEETLAL RANA,HARENDRA DALSUKHRAM SHAH,RAMESHCHANDRA PRABHUDAS PATEL,BHURKABHAI MALJIBHAI VASAIYA,CHUNIYABHAI GAMJIBHAI DAMORE,SHANIYABHAI @ SHANUBHAI PITHAYA (HARIJAN),DITUBEN MOGHLABHAI HARIJAN,VALLAVDAS PURSHITTAMDAS	(MR SK BUKHARI)	RAKESH R YADAV,HEMENDRA PRIYAKANT SHAH,V R ALODIYA,F. B. VAHONIYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DIPEN K DAVE
4787	MCA/1813/2016	04/07/2016	TORRENT PHARMACEUTICALS LIMITED,	(MR RR SHAH),MR HARSHIL SHAH	BHAVESH TULSIDAS VYAS,MUKESH JAGJIVAN VAGHASIA	
4788	MCA/1815/2016	01/07/2016	PRAFULBHAI BHAGWANJIBHAI PARMAR,	MR SATYAM Y CHHAYA	STATE OF GUJARAT,COLLECTOR - SURAT,M R VASAVA,RAJUBHAI R PARMAR,M V GOSWAMI	
4789	MCA/1816/2016	24/08/2016	DILIPBHAI BHULABHAI BHOI,	MR DIPAK R DAVE	S G HARSHE,HARSHADBHAI P PATEL	NOTICE SERVED BY DS,MR GM JOSHI
4790	MCA/1820/2016	22/09/2016	KARSHAN MEGHJI HARIJAN,DEVIBEN W/O HIRJIBHAI HARIJAN,RAMESH HIRAJIBHAI HARIJAN	MR JITENDRA MALKAN	MUKUND ANANTRAI GANDHI,R G PARMAR THE POLICE INSPECTOR,CHAMANLAL DEVJI HARIJAN,RAMJI VELJI PATEL,BHAGUBHAI ALIAS VEERU SHAMIBHAI	,GOVERNMENT PLEADER
4791	MCA/1821/2016	01/08/2016	ANKUSHBHAI SANJAYBHAI GUPTA,	MR SK BAGGA	MR. MAYUR CHAVDA, SUPERINTENDENT OF POLICE,	GOVERNMENT PLEADER
4792	MCA/1823/2016	23/08/2016	BUDHAJI ATAJI VAGHELA,MAHESHJI MANGAJI THAKOR,CHANDUJI VISHAJI THAKOR,DAHYAGIRI BALWANTGIRI GOSWAMI,PRATAPJI CHHOGAJI PADVI,BHALAJI DEVAJI THAKOR,CHHOTELAL SHRIPAL BAHERIA,PRAHALADJI SHANKARJI THAKOR,KANTIBHAI SURSANGJI THAKOR,RANCHHODJI VEJESANG VAGHELA,PUNAJI CHANDUJI THAKOR	MRS KRISHNA G RAWAL	STATE OF GUJARAT, P J PATEL,B S PATEL,DIRECTOR,K B PRAJAPATI, TECHNICAL OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
4793	MCA/1824/2016	08/08/2016	MUSTAQ AHMAD ABDUL LATIF KHALIFA,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,COMMISSIONER,DIRECTOR	NOTICE SERVED,MR HS MUNSHAW
4794	MCA/1827/2016	04/07/2017	SUBHASH DOLATRAM VASWANI,JASHWANT GORDHANBHAI DARJI,POPATBHAI REVABHAI BHABHI,RAJENDRA MAGANLAL PANCHAL	MR DP JOSHI	P.V. ANTANI, MANAGING DIRECTOR,,ARVIND AGRAWAL (DELETED),VATSLA VASUDEVA, INDUSTRIES AND MINES DEPARTMENT (DELETED),G. R. ALORIYA, CHIEF SECRETARY, (DELETED),D.K. RATHOD, INDUSTRIES AND MINES DEPARTMENT, (DELETED)	,MR PREMAL R JOSHI
4795	MCA/1839/2016	23/08/2016	BRUHAD AHMEDABAD ADIVASHI BHIL SHIKSIT YUVAK MITRA MANDAL,	MR VASAVA NARPATSINH	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FOREST,SHASHI KUMAR, DCF,SHRI TRIVEDI,SHRI GAUTAM,SHRI PARMAR,MISS DAKSHA PATEL,VANTIYABHAI DUNGARIYABHAI VASAVA,LALABHAI VANTIYABHAI VASAVA,BALUBHAI BAPUBHAI VASAVA,DILIPBHAI SATALIYABHAI VASAVA,JAIMINBHAI DILIPBHAI VASAVA,DIRECTOR GENERAL OF POLICE,COMMISSIONER TRIBAL DEVELOPMENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4796	MCA/1840/2016	19/12/2017	SHANKERBHAI NAVJIBHAI VAGHELA,	MR GAURAV K MEHTA	JAGDIP NARAYAN SINGH,N.S.YADAV, CHIEF CONSERVATOR OF FOREST,,J.H.RATHOD, DEPUTY CONSERVATOR OF FOREST,HARESHBHAI KANTIBHAI PANDYA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4797	MCA/1841/2016	13/12/2017	VARSHABEN JAMNADAS PANDYA,	MR NK MAJMUDAR	ANIL MUKIM, SECRETARY,J.N.SING, SECRETARY,K.R.DESAI, DIRECTOR,P.N.RAOL, DIRECTOR,A.J.RAVAT, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4798	MCA/1844/2016	20/09/2016	BHAGWANJI VASHRAMBHAI JAVIA,	(MR BIPIN I MEHTA)	RAJIVKUMAR GUPTA,RAKESHKUMAR R YADAV, DIRECTOR OF MUNICIPALITIES,SHANKAR RAVI, DEPUTY DIRECTOR OF MUNICIPALITY,C. K. BARHAT, REGIONAL DIRECTOR OF MUNICIPALITY,R. J. MANKADIA, DISTRICT COLLECTOR, JAMNAGAR,A K GADHVI	GOVERNMENT PLEADER,NOTICE SERVED,MR RC KAKKAD,HARSHESH R KAKKAD
4799	MCA/1850/2016	14/07/2016	AMRATBHAI RUGHNATHBHAI CHAMAR,	MR JA ADESHRA	KANTIBHAI GANGARAM MAKWANA,BABUBHAI SOMABHAI PRAJAPATI	

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4800	MCA/1859/2016	27/12/2016	VAISHALI SPANDAN VASAVADA D/O JITENDRABHAI PANDYA,	MR RATHIN P RAVAL	SPANDAN DEVANSHU VASAVADA THROUGH POA DEVANSHU P VASAVADA,	MR AR MAJMUDAR
4801	MCA/1860/2016	05/10/2016	MAHAMMADZUBER ALLARAKHA VOHRA,	MS MEDHA N PANDYA	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER,PRINCIPAL OF ANJUMAN HIGH SCHOOL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR NK MAJMUDAR
4802	MCA/1862/2016	13/12/2017	GAURISHANKAR GANGARAM PANDYA,	MR NK MAJMUDAR	ANIL MUKIM - SECRETARY,J N SINGH - SECRETARY,K R DESAI - DIRECTOR,P N RAOL - DIRECTOR,ANILKUMAR J RAVAT - PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4803	MCA/1863/2016	13/12/2017	SHARADCHANDRA KAPILRAI DAVE,	MR NK MAJMUDAR	ANIL MUKIM,J.N. SINGH,K.R. DESAI,P.N. RAOL,ANILKUMAR J. RAVAT,KISHORSINH CHUDASAMA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
4804	MCA/1864/2016	15/12/2017	MADHUSUDAN RADHESHYAM PANDYA,	MR NK MAJMUDAR	ANIL MUKIM,J N SINGH,K R DESAI DIRECTOR,P N RAOL DIRECTOR,KANUBHAI B MODH PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
4805	MCA/1872/2016	09/08/2016	JAGDISH MANEKLAL SHAH,	MR. BHAUMIK DHOLARIYA	JATIN MEHTA OR HIS SUCCESSOR, CHIEF OFFICER,	MR NIKUNT K RAVAL
4806	MCA/1882/2016	15/12/2017	VASANTIBEN LALJIBHAI PITRODA,	MR DEEPAK P SANCHELA	RUSHI CHANDRAKANT DAVE,ASHWIN RAMANBHAI MAKASI	MR RR TRIVEDI,MR BHAVESH P TRIVEDI,MR P P MAJMUDAR
4807	MCA/1885/2016	22/07/2016	NATVARSINH MANSINH VALA,	MR JAYSINH R JADEJA	PRASHANT PRAMODRAI DAVE - SPECIAL RECOVERY OFFICER (CO OPERATIVE SOCIETY),UKHARLA SEVA SAHKARI MANDLI,DISTRICT REGISTRAR BHAVNAGAR,RAMDEVSINH PRAVINSINH ZALA,STATE OF GUJARAT,DISTRICT COLLECTOR,NATWARLAL L. DAMOR - MAMLATDAR	
4808	MCA/1886/2016	06/09/2016	JASUBHAI CHITABHAI PARMAR,	MR DP JOSHI	RASTRIYA MAZDOOR UNION,CHETANBHAI CHHOTUBHAI PATEL	MR AD OZA,MR YOGEN N PANDYA
4809	MCA/1890/2016	27/07/2016	DOLATSINH RAMSINH KANOJIYA,KIRAN JIVANLAL BAROT,BIJAL SAJAN FULVA,KERA RANMAL ODEDARA,DINESH NATHUBHAI SONDARVA	MS MAMTA R VYAS	RAKESH SHANKER DIRECTOR OF MUNICIPALTIES,P K BARHAT REGIONAL DIRECTOR,N T DHANVANI CHIEF OFFICER,DINESH PATEL COLLECTOR	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4810	MCA/1892/2016	11/04/2017	ARTIBEN W/O MUKESHBHAI PARKHANBHAI WADI,	MR MA PAREKH	STATE OF GUJARAT [DELETED],THE PRINCIPAL (S.D) COURT, PATAN. [DELETED],MUKESH PARKHANBHAI WADI	NOTICE SERVED BY DS,DELETED
4811	MCA/1893/2016	05/10/2016	KANJIBHAI KHERAJ PATARIYA,	(MR RG CHHARA),MR. R.D.KINARIWALA	STATE OF GUJARAT,SECRETARY,SECTION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
4812	MCA/1894/2016	06/07/2017	PRADIPKUMAR RAMANLAL VAYEDA,	MR NIRAV C THAKKAR	SUBHASHISH CHATTERJI,MAJOR VIKRAMSINH JADEJA (RETIRED),MANOJ AGRAWAL	GOVERNMENT PLEADER
4813	MCA/1897/2016	24/01/2019	KANUBHAI BHAIJIBHAI ROY,	MR NK MAJMUDAR	ANIL MUKIM, SECRETARY,J.N.SING, SECRETARY,K.R.DESAI, DIRECTOR,P.N.RAOL, DIRECTOR,KANUBHAI G. MODH, PRINCIPAL	GOVERNMENT PLEADER
4814	MCA/1900/2016	23/08/2016	SHOBHANABEN GHANSHYAM PATEL,	MR BY MANKAD	UNION OF INDIA,	NOTICE SERVED BY DS
4815	MCA/1903/2016	16/01/2017	MINABA GAJENDRASINH ZALA,	MR PRAVIN GONDALIYA	GAJENDRASINH BHARATSINH ZALA,	MR ANIL H SONI
4816	MCA/1904/2016	21/12/2016	HEIRS AND LEGAL REPRE. OF DECD. HARIBHAI VITHHALBAHI LIKHIYA,DHANIK HARIBHAI LIKHIYA,SAGIR SAVAN HARIBHAI LIKHIYA,JAYABEN VITHHALBHAI LIKHIYA	MR ASHISH M DAGLI	NARENDRABHAI VANRAJBHAI PADHIYAR,JAYVIRSINH PRAVINSINH ZALA,RELIANCE GENERAL INSURANCE COMPANY LTD	NOTICE SERVED
4817	MCA/1905/2016	19/12/2016	KAJALBEN WIFE OF DILIPBHAI SONARA D/O VIRABHAI VAGJIBHAI,	MR ASHISH M DAGLI	DILIPBHAI MOTIBHAI SONARA,	NOTICE SERVED,MR.DEVENDRA H PANDYA
4818	MCA/1906/2016	05/10/2016	BABUBHAI SHANKARBHAI PATEL,	MR NK MAJMUDAR	STATE OF GUJARAT,ASHISH BHATIA,J.T.SONARA	GOVERNMENT PLEADER

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4819	MCA/1907/2016	10/01/2019	RIDDHISHKUMAR NARENDRAKUMAR VASHI,	MR PH PATHAK	MEGHABEN MEHTA,	MR HS MUNSHAW
4820	MCA/1908/2016	01/12/2016	SHILABEN D/O KAILASH DHOBI,	MR.MINHAJ M SHAIKH	JAISINGH PRAKASH DHOBI (ATVAAR),	NOTICE SERVED,MR DR RAY
4821	MCA/1909/2016	24/03/2017	PANKAJ SHIVPRAKASH BHOOTRA,	MR ASHISH B DESAI	MINABEN PANKAY BHOOTRA,	MS VIDITA D JAYSWAL
4822	MCA/1914/2016	09/09/2016	NILESH V SHAH - DISTRICT SAINIK WELFARE AND RESETTLEMENT,	MR NIRAV C THAKKAR	SUBHASHISH CHATTERJI,MAJOR VIKRAMSINH JADEJA,MANOJ AGRAWAL	GOVERNMENT PLEADER,NOTICE SERVED
4823	MCA/1916/2016	19/08/2016	MANUBHAI BHIKHABHAI KOLI,JEHABHAI AMARABHAI KOLI,MOHANBHAI SADHUBHAI KOLI	MR KIRTIDEV R DAVE	C.K. PATEL,MUKUL GANDHI,Y. J. PARMAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR PREMAL R JOSHI
4824	MCA/1917/2016	30/08/2016	PANKAJKUMAR GOVINDLAL ACHARYA,	(MR BIPIN I MEHTA)	B R BARAL,	MR VIJAY H NANGESH
4825	MCA/1923/2016	11/01/2017	ASHOKSINH VIKRAMSINH RAJPUT,	MR BHARAT T RAO	ANIL R MUKIKM, IAS,J P GUPTA IASCOMMISSIONER , FOOD AND DRUG CONTROL,PUNAMCHAND PARMAR,MUKESH PARMAR,ALKA PANDA,BEHRAM MEHTA	,VIRAL K SHAH,UNIVERSAL LEGAL
4826	MCA/1924/2016	26/08/2016	JAYANTIBHAI BHAGABHAI PATEL,	MS MAMTA R VYAS	SURJIT GULATI,D M SOLANKI,PRAMODKANT PANDYA,PRAMODKANT PANDYA,ASHWINBHAI P PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR BIPIN P JASANI,MR JAYRAJ CHAUHAN
4827	MCA/1925/2016	24/06/2019	SANGITABEN - WIDOW OF LATE SHRI NARENDRABHAI HARJIVANBHAI GOHEL,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	G R ALORIA,MANOJ KOTHARI,P G JADEJA	GOVERNMENT PLEADER,MR HS MUNSHAW
4828	MCA/1927/2016	18/07/2016	GUJARAT RAJYA ASHRAMSHALA KARMACHARI SANGH,	(MR MAHENDRA K PATEL)	R C MEENA,M S DAGUR SECRETARY,J N SINH-SECRETARY	
4829	MCA/1929/2016	15/12/2017	VASANTBEN GIRDHARLAL RUPARELIYA,	(MR MD RANA)	NAGAR PRATHMIK SIKSHAN SAMITI,UPLETA MUNICIPALITY,MUNICIPAL SCHOOL BOARD	GOVERNMENT PLEADER,MR RR TRIVEDI,MR BHAVESH P TRIVEDI,MR P P MAJMUDAR
4830	MCA/1930/2016	05/12/2018	HIRABEN VITHALBHAI PATEL,	MR JM BAROT	SANJIV K. JAIN,HARDIK BHATT	M R BHATT & CO.
4831	MCA/1932/2016	18/07/2016	MOINKHAN ATTIULLAHKHAN ALIAS SALMAN KHAN,	MR PADMRAJ K JADEJA	P I SOLANKI POLICE INSPECTOR,R V NANDASANA ASSISTANT COMMISSIONER OF POLICE	
4832	MCA/1933/2016	20/07/2016	KRUNAL KAPINJAL VOHARA,	MS MEENA VYAS	KHANJANBEN KRUNAL VOHARA,	TATVDEEP J JANI
4833	MCA/1934/2016	11/12/2018	GAJARABEN WD/O MOHANBHAI SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR MUNICIPALITIES,COLLECTOR - BHARUCH,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY	NOTICE SERVED BY DS,MR HS MUNSHAW,MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4834	MCA/1935/2016	09/08/2016	AKHIL GUJARAT GRAM PANCHAYAT CLERK PATAWALA MANDAL,	MR. SAHIL M SHAH	RAJ GOPAL PRINCIPAL SECRETARY,HARIT SHUKLA DEVELOPMENT COMMISSIONER,SUSHMA AGARWAL SECRETARY,H J VYAS DISTRICT DEVELOPMENT OFFICER,KUMARI B R DAVE DISTRICT DEVELOPMENT OFFICER,SUJIT KUMAR DISTRICT DEVELOPMENT OFFICER,GAURAV DAHIYA DISTRICT DEVELOPMENT OFFICER,M D MODIYA DISTRICT DEVELOPMENT OFFICER,AYUSH OAK DISTRICT DEVELOPMENT OFFICER,ANAND BABULAL PATEL DISTRICT DEVELOPMENT OFFICER,SUJAL MAYATRA DISTRICT DEVELOPMENT OFFICER,D P DESAI DISTRICT DEVELOPMENT OFFICER,D S GADHAVI DISTRICT DEVELOPMENT OFFICER,M A PANDYA DISTRICT DEVELOPMENT OFFICER,AJAY PRAKASH DISTRICT DEVELOPMENT OFFICER,SUDHIR PATEL DISTRICT DEVELOPMENT OFFICER,C J PATEL DISTRICT DEVELOPMENT OFFICER,S K LANGA DISTRICT DEVELOPMENT OFFICER,RANJIKUMAR SINGH DISTRICT DEVELOPMENT OFFICER,TUSHAR D SUMERA DISTRICT DEVELOPMENT OFFICER,V A VAGHELA DISTRICT DEVELOPMENT OFFICER,R B RAJYAGURU DISTRICT DEVELOPMENT OFFICER,C P NEMA DISTRICT DEVELOPMENT OFFICER,MANOJ KOTHARI DISTRICT DEVELOPMENT OFFICER,M I PATEL DISTRICT DEVELOPMENT OFFICER,KANKYANI RAJESH DISTRICT DEVELOPMENT OFFICER,N K DAMOR DISTRICT DEVELOPMENT OFFICER,SAURABH J PARDHI DISTRICT DEVELOPMENT OFFICER,GAURANG MAKWANA DISTRICT DEVELOPMENT OFFICER,S B PATEL DISTRICT DEVELOPMENT OFFICER,AMRUTESH K AURANGABADKAR DISTRICT DEVELOPMENT OFFICER,R R RAWAL DISTRICT DEVELOPMENT OFFICER,SUNILKUMAR THOLI DISTRICT DEVELOPMENT OFFICER,H K KHOYA DISTRICT DEVELOPMENT OFFICER,A V KALARIYA DISTRICT DEVELOPMENT OFFICER,R G GOHIL DISTRICT DEVELOPMENT OFFICER	
4835	MCA/1936/2016	11/12/2018	MOTIBHAI MELABHAI SOLANKI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR MUNICIPALITIES - RAMESH SHANKAR OR HIS SUCCESSOR,COLLECTOR - BHARUCH,DISTRICT DEVELOPMENT OFFICER - BHARUCH,JAMBUSAR MUNICIPALITY	GOVERNMENT PLEADER,MR HS MUNSHAW,MR DEEPAK P SANCHELA
4836	MCA/1939/2016	25/07/2016	PARESHBHAI HIRJIBHAI CHOVATIYA,	MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,MINES SUPERVISOR / GEOLOGIST, K.B.PATEL,POLICE SUB INSPECTOR	GOVERNMENT PLEADER
4837	MCA/1940/2016	25/07/2016	GHANSHYAMBHAI NANJIBHAI CHOVATIYA,	MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,MINES SUPERVISOR / GEOLOGIST, K.B.PATEL,POLICE SUB INSPECTOR, I.M.SONEJA	
4838	MCA/1941/2016	19/07/2016	VANJARA RAJESH ANANJI,HITESH M PARMAR,VIRAL KOSTI,M KASHIF RAJPUT,SHANJAYBHAI R PADHIYAR,JIGAR D DAVE,DASHRATHSINH PARMAR,VISHAL C SEJPAL,UMESH M SOLANKI,KAMALKISHORE M PARMAR	MR VISHAL T. PATEL	MUKESH KUMAR - MUNICIPAL COMMISSIONER,K.L.BACHANI - DEPUTY COMMISSIONER OF AMC	
4839	MCA/1943/2016	04/08/2016	KAMLABEN HIRJIBHAI GHODASARA,	MR RAJESH K SAVJANI	SANJAY PRASAD - IAS - PRINCIPAL SECRETARY,M A PANDYA - DISTRICT DEVELOPMENT OFFICER,M S MAKWANA - DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
4840	MCA/1958/2016	19/10/2016	JULIE PANDYA,	MR. MANASVI THAPAR	STATE OF GUJARAT,DEPUTY INSPECTOR GENERAL OF POLICE-NARSIMHA KUMAR,IN CHARGE OF POLICE INSPECTOR - V.A.DABHI	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4841	MCA/1963/2016	07/09/2016	KALPESH DASHRATHLAL SHAH,	MR VAIBHAV A VYAS,MS DARSHANA PANCHOLI	J N SINGH - IAS - ADDITIONAL CHIEF SECRETARY,ARVIND M AGRAVAL - IAS - PRINCIPAL SECRETARY,PARESH B SANTANI,MAHESH SINH - IFS,INDRAVADAN A CHAUHAN	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW,MR PREMAL R JOSHI
4842	MCA/1964/2016	01/08/2016	PANKAJKUMAR VRAJLAL JOSHI,	MR JA ADESHRA	JAYESHBHAI DALPATBHAI MISTRY,MAHESHBHAI RAMBHAI PATEL	GOVERNMENT PLEADER
4843	MCA/1967/2016	07/09/2016	ROOSEVELT GLIBERT SHAH,	MR VAIBHAV A VYAS,MS DARSHANA PANCHOLI	J N SINGH, ADDITIONAL CHIEF SECRETARY,ARVIND M AGRAVAL, IAS, PRINCIPAL SECRETARY,PARESH B SANTANI, MANAGING DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
4844	MCA/1978/2016	12/12/2018	PRADIP JAYANTILAL YAGNIK,	MR NK MAJMUDAR	ANIL MUKIM,K R DESAI DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,ANILBHAI J RAVAT	GOVERNMENT PLEADER
4845	MCA/1979/2016	12/12/2018	GITABEN BHARATBHAI BHURIA,	MR NK MAJMUDAR	ANIL MUKIM,K R DESAI DIRECTOR OF INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,KANUBHAI G MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4846	MCA/1986/2016	04/12/2017	SURESHBHAI DAHYABHAI PATEL,RAJENDRAKUMAR KANCHANLAL SHAH,JAYANTILAL SHANTILAL PANCHAL,VALLABHBHAI PANCHABHAI BUNSA,BHIKHABHAI KHALAPABHAI AHIR,PUNAMCHAND BHAGWANDAS FULWALA,SUDHIRBHAI JAVERBHAI PATEL,PANKAJ CHANDRAKANT PARIKH,KISHORKUMAR GOVINDLAL KAPADIYA,PRATIK ANILBHAI DESAI,AVINASH HASMUKHLAL GURJAR,PANKAJKUMAR VINUBHAI PATEL,MANISH LAXMICHAND PATWA,GIRISHKUMAR HARISHANKAR BHATT,MADHURI GAHANSHYAMBHAI PATHAK,JYOTI RAJEN KADAM,DIGVIJAYSINH VIJAYSINH RANA,DILEEPKUMAR GEMALSINH SANGDOD,ILYAS MUSA DUKANDAR,USHA MADHUSUDAN PANCHOLI,TUSHAR BALKRISHNA DAVE,VIKRAM RASIKLAL SHAH,BECHARBHAI CHATURBHAI PATEL,KAMINI AKHILBHAI GANDHI,NAGJIBHAI NARAYANBHAI CHAUDHARY,PANKAJKUMAR RAMESHCHANDRA JOSHI,NIVRUTTINATH DEONATH SOLEGAONKAR,PRAVINCHANDRA JOITARAM PATEL,RAMESHKUMAR KESHAVLAL KALOLA,PRASHANTKUMAR MAHENDRAPRASAD TRIVEDI,BHARATKUMAR BACHUBHAI PATEL,HEMANT BHAGWANDAS PANCHAL,VIPULKUMAR MANHARLAL SONI,ANGIRAS RATILAL DESAI,SHAILESH HASMUKHLAL SHAH,HASMUKH MANUBHAI PATEL,KISHANLAL HARBANSLAL KSHATRIYA,SURESH SUBRAO YATGIRI,RITA PRATIK DESAI,GEETA THAKORLAL SHETH,BHIKHABHAI RANCHHODBHAI PATEL,PANKAJ BHANUPRASAD DAVE,NATWARSINH SHANABHAI RATHOD,SURESHCHANDRA RANCHHODDAS PRAJAPATI,DAMINI PARESH SHAH,NITA SUDHIRBHAI PAREKH,KANUBHAI PARSOTTAMDAS SHAH,VISHNUBHAI UMEDBHAI PATEL,ABDUL HAMID,SANJAY SRIVASTAVA,PRASHANT CHAMPAKLAL SHAH,ASHWINKUMAR HARILAL PATEL	MR NK MAJMUDAR	MONA KHANDHAR, SECRETARY(ECONOMICS AFFAIRS),M K JADAV, SECRETARY (WATER RESOURCES),K A KESHVANI, CHIEF ENGINEER AND DIRECTOR	GOVERNMENT PLEADER
4847	MCA/1988/2016	31/08/2016	NAEEMBANU MUKHTAR AHMED CHUNAWALA,	MR MHM SHAIKH,MR KHALID G SHAIKH	MUKUND THAKKAR PENSION PAYMENT OFFICER,MUKHTARAHMEDA MOHAMMADHUSAIN CHUNAWALA	GOVERNMENT PLEADER,MR CG SHARMA
4848	MCA/1989/2016	18/12/2017	SEVAK NARESHBHAI SHIVSHANKER,	MS MAMTA R VYAS	A J SHAH COMMISSIONER OF HIGHER EDUCATION,N P JOSHIYARA,H L RAVAL DIRECT EDUCATION OFFICER,B P CHAUDHARY	,GOVERNMENT PLEADER,MR DIPAN DESAI

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4849	MCA/1992/2016	08/08/2016	MADHUSUDAN BHAVANISHANKER SHUKLA,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A J SHAH - DIRECTOR / COMMISSIONER,N I PATEL - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
4850	MCA/1996/2016	11/06/2018	RAKESH CHATRASINH BAKALIYA,	MR VIMAL A PUROHIT	LALITBHAI PRABHUDAS PADALIA,	GOVERNMENT PLEADER
4851	MCA/2000/2016	21/07/2016	MADHURIBEN MAYURBHAI CHAWARIYA,	MR AMRISH K PANDYA	SHIVANAND JHA POLICE COMMISSIONER AHMEDABAD CITY,	
4852	MCA/2001/2016	27/03/2017	PRATIKSHA JALPAN DHOLAKIA D/O. MUKESHBHAI MANKAD,	MR PRATIK Y JASANI	JALPAN H DHOLAKIA,	MR ISHAN MIHIR PATEL,DYUTI H DHOLAKIA
4853	MCA/2009/2016	22/07/2016	RATILAL SHAMJILAL PATEL,	MR DHIRAJ M PATEL,MR MAULIK R SHAH	STATE OF GUJARAT,MILIND TORAWANE,,D.C. BHAGVAGAR, EXECUTIVE ENGINEER	
4854	MCA/2013/2016	27/12/2016	HIRABEN BHALAJI THAKOR W/O BHALAJI CHAHERAJI THAKOR,	MR PH PATHAK,MS REENA M KAMANI	BHARATBHAI DESAI, RANGE FOREST OFFICER,K T PARMAR, DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER,NOTICE SERVED
4855	MCA/2014/2016	03/02/2017	NAGJIBHAI L BHATTI- SINCE DECD THRO LEGAL HEIRS,MANIBEN N. BHATTI,BHIKHAJI N BHATTI,DIESHKUMAR N. BHATTI,MANHAR N BHATTI,ASHOKKUMAR N BHATTI,VIMLABEN N BHATTI	MR J G VAGHELA	AMIT ARORA DISTRICT DEVELOPMENT OFFICER,P N RAOL DIRECTORATE OF PENSION AND PROVIDENT FUND,S R PARMAR(SUPTG ENGINEER),D K PATEL CHIEF ENGINEER(PANCHAYAT)	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DG CHAUHAN,MR HS MUNSHAW,RONAK D CHAUHAN
4856	MCA/2017/2016	26/07/2016	VINUBHAI NAROTAMBHAI TADVI,	MR.PRASHANT B SHARMA	DHIRAJ KANJIBHAI PAREKH COMMISISONER OF EMPLOYMENT AND TRAINING,KAMLESHKUMAR RAMANLAL MISTRY	
4857	MCA/2018/2016	25/07/2016	SHASHIKANT NALINKANT PATADIA,	MR.PRASHANT B SHARMA	DHIRAJ KANJIBHAI PAREKH COMMISSIONER OF EMPLOYMENT AND TRAINING,KAMLESHKUMAR RAMANLAL MISTRY	
4858	MCA/2022/2016	25/07/2016	KANUBHAI MORARBHAI KAKASANIA,CHANDRAKANT UMEDBHAI SOLANKI,JAYANTILAL CHAGANLAL PRAJPATI,JAYANTILAL CHAGANLAL PRAJAPATI,PANKAJKUMAR PRITAMLAL SHAH,KARSHANBHAI CHATURBHAI AHAJOLIYA,GAMERBHAI BABERBHAI RABARI	MR PRADEEP PATEL	J N SINGH, (IAS),MONAKHANDHAR (IAS),RAJ GOPAL,M K JADAV,N I PATEL	
4859	MCA/2023/2016	04/12/2017	KRISHNAKUMAR HIRALAL PATHAK,	MR PH PATHAK,MS REENA M KAMANI	DR. RAJIVKUMAR GUPTA, SECRETARY OR HIS SCUCCESSOR IN OFFICE,N.A. HARIYANI, DISTRICT EDUCATION OFFICER,R.D.KUTIR, TREASURY OFFICER OR HIS SCUCCESSOR IN OFFICE,D.N.TRIVEDI, PRINCIPAL	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
4860	MCA/2025/2016	22/08/2016	SIDDHARTH ASHWINBHAI PAREKH,	MR.VARUN K.PATEL	VIR NARMAD SOUTH GUJARAT UNIVERSITY,DAKSHESH RASIKLAL THAKAR-VICE CHANCELLOR,ARVIND V DHADUK-THE CONTROLLER OF EXAMINATIONS	MR AR THACKER
4861	MCA/2027/2016	28/07/2016	GOHIL KIRANKUMAR SHAMBHUBHAI,KHODIFAD NITINKUMAR GOVINDBHAI,SOLANKI POONAMBEN ASHOKBHAI	MR GM JOSHI	STATE OF GUJARAT,PRAVINA D.K.	
4862	MCA/2028/2016	05/09/2017	PATEL JAGRUTIBEN AMRUTBHAI,PATEL TANMAYKUMAR NARSINHBHAI,PATEL SANGEETABEN KANTIBHAI	MR PS PATEL,MR. R.D.KINARIWALA	RAJIVKUMAR GUPTA - SECRETARY,M.I. JOSHI - DIRECTOR OF PRIMARY EDUCATION,R.S. UPADHYAY - DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MANISH J PATEL
4863	MCA/2029/2016	25/07/2016	UCHVAN GOPALAK DUDH UTPADAK SAHAKARI MANDALI LTD,	MR SHIVANG J SHUKLA	STATE OF GUJARAT,JAYKUMAR S. SHAH, DISTRICT REGISTRAR,R. D. VASAVA, SPECIAL AUDITOR (MILK)	
4864	MCA/2031/2016	02/08/2016	LADUBEN AMRATBHAI SENVA,AMRATBHAI SOMABHAI SENVA	MR NIRAV R MISHRA	STATE OF GUJARAT,POLICE INSPECTOR, SANAND - BHASKAR S VYAS,D. S. P. AHMEDABAD (RURAL),COMMISSIONER OF POLICE,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4865	MCA/2033/2016	25/09/2018	HARIJAN POPATBHAI DANABHAI,	MR.KIRIT R CHAUDHARI	DISTRICT DEVELOPMENT OFFICER - AMIT ARORA,DEVELOPMENT COMMISSIONER - MANOJ AGRAVAL,TALUKA DEVELOPMENT OFFICER - MAFATLAL PITAMBARBHAI JOSHI	GOVERNMENT PLEADER,MR HS MUNSHAW
4866	MCA/2051/2016	26/07/2016	NISHABEN RAKESHBHAI BAROT,	MR DEEPAK P SANCHELA	RAKESH SHANKAR - DIRECTOR OF MUNICIPALITIES,	

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4867	MCA/2055/2016	27/07/2016	MADHAVJI KANJIBHAI GAJERA,	MR NK MAJMUDAR	ANIL MUKIM (IAS),J.P.GUPTA (IAS),GAURANG MAKWANA (IAS)	
4868	MCA/2056/2016	27/09/2016	DECEASED SHANTABEN BHAICHANDJI THAKORE THRO HER LEGAL HIERS,HANSABEN SOMAJI THAKORE,GEETABEN JINAJI THAKORE,LEELABEN BHARATBHAI PATEL,NARMADABEN KANUBHAI THAKORE	(MR RM PARMAR)	ASLAMKHAN AMIRULLASKHAN PATHAN,M/S. ALANKAR DYEFORCE,,UNITED INSURANCE CO.,,BHAICHANDJI JANAJI THAKORE	NOTICE NOT RECD BACK,NOTICE SERVED,UNSERVED EXPIRED (N),MR GC MAZMUDAR,MR HG MAZMUDAR
4869	MCA/2059/2016	17/12/2018	JAIMINIBEN BHARATKUMAR PATEL,AMEEBEN BHARATKUMAR PATEL	MR KN PATEL	PRESIDING OFFICER OF REFERENCE COURT I.E. PRINCIPAL SENIOR CIVIL JUDGE,PRAVINCHANDRA PRABHUDAS PATEL (SINCE DEC'D THRO'HEIRS & LRS),JYOTSANABEN PRAVINCHANDRA PATEL,DEVENDRA PRAVINCHANDRA PATEL,BHUMIKABEN PRAVINCHANDRA PATEL,SHARMISTHABEN PRABHUDAS PATEL,NIRUBEN PRABHUDAS PATEL,MANIBEN PRABHUDAS PATEL,SPECIAL LAND ACQUISITION OFFICER,DIRECTOR OF TECHNICAL EDUCATION	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR DEVENDRA A PATEL
4870	MCA/2063/2016	11/12/2018	GHANSHYAMBHAI MOTIBHAI TARWADI,	(MR NIKHIL S KARIEL)	STATE OF GUJARAT,ASHOKKUMAR YADAV (I.P.S.) - DISTRICT SUPERINTENDENT OF POLICE	NOTICE NOT RECD BACK,NOTICE SERVED
4871	MCA/2064/2016	28/07/2016	GRASIM INDUSTRIES LIMITED,MAHESH BHAGWANDAS RAICHANDANI	RC JANI & ASSOCIATE	ARJAV J SHAH - DEPUTY MUNICIPAL COMMISSIONER - FINANCE,K L BACHANI - DEPUTY COMMISSIONER (TAX)	
4872	MCA/2065/2016	28/07/2016	PATEL VANITABEN RAMANBHAI,CHAUHAN AMRUTBHAI KHEMABHAI,THAKARDA JAYANTIBHAI SHANKARBHAI,PATEL KANUBHAI LADHUBHAI,GAJJAR MUKESHKUMAR CHIMANLAL,PATEL SAVITABEN SHIVRAMBHAI,DAVE BHARATKUMAR BALDEVBHAI,PATEL MEENABEN TRIBHUVANDAS,PATEL KANUBHAI VELABHAI,SOLANKI BHANUBEN SHANKARBHAI,CHAVDA SOMABHAI SHIVABHAI,THAKORE RAMESHKUMAR MANAJI,VANKAR AMRATBHAI GANDABHAI,VAGHELA BEBIKINJAL NAROTTAMBHAI,PATEL VIKRAMBHAI GANESHBHAI,PATEL NITINBHAI BHIKHABHAI,TUVAR PINKALKUMAR DEVENDRAKUMAR,VANKAR AJUBHAI NARANBHAI,PATEL SANJAYKUMAR BABULAL,PATEL NILESHKUMAR GOVINDBHAI,MAKWANA GOVINDBHAI REVABHAI	MR GAURAV K MEHTA	STATE OF GUJARAT,DIRECTOR,DISTRICT PRIMARY EDUCATION OFFICER	
4873	MCA/2075/2016	29/07/2016	JYOTIBEN MANHARLAL BHATT,	(MR PRANAV S DAVE),MR SHIVANG M SHAH	SANJAYKUMAR S PATEL BHUJ NAGARPALIKA,RAKESH R YADAV DIRECTOR OF MUNICIPALITY,	
4874	MCA/2076/2016	18/12/2018	SOLANKI JAYANTIBHAI MAVJIBHAI,		AHMEDABAD MUNICIPAL CORPORATION,CITY ENGINEER (MR. HITESH CONTRACTOR)	NOTICE SERVED,MR HS MUNSHAW
4875	MCA/2083/2016	21/10/2016	ABDULRAZAK ABDULRAHIM HASAN,YUSUF ABDULRAHIM CHARKHA	MR YM THAKKAR	D A VORA,D M BHABHOR,N P GOSWAMI	GOVERNMENT PLEADER
4876	MCA/2085/2016	06/09/2016	MUKESHBHAI S/O BALARAM MOHNANI,	MR YV VAGHELA	MUKESH KUMAR, MUNICIPAL COMMISSIONER,C R KHARSAN - THE DEPUTY MUNICIPAL COMMISSIONER,H.L. PATEL, EXECUTIVE ENGINEER	NOTICE SERVED BY DS,MR DEEP D VYAS
4877	MCA/2090/2016	06/12/2016	HUSEIN ABDULRAHIM HASAN,	MR VISHAL K SEVAK	STATE OF GUJARAT,SURJEET GULATI ,SECRETARY OF EDUCATION DEPARTMENT,D.M.SOLANKI ,JOINT EDUCATION DIRECTOR (COLLEGE),GOPAL G. SLANKI , PRESIDENT	GOVERNMENT PLEADER,HL PATEL ADVOCATES
4878	MCA/2091/2016	07/12/2018	PRAHLADBHAI BABABHAI PRAJAPATI,	MR MR PRAJAPATI	RAJGOPAL (IAS),THE DISTRICT DEVELOPMENT OFFICER -S K LANGA (IAS),THE TALUKA DEVELOPMENT OFFICER-VIJAYBHAI R CHAUDHARY,GOTHVA GRAM PANCHAYAT,MANUBHAI GANESHBHAI PRAJAPATI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MS SEJAL K MANDAVIA
4879	MCA/2092/2016	29/07/2016	BINDIYA D/O CHANDULAL PRAHLADBHAI MODH AND W/O YATIN MANUPRASAD MODH,	MS ASHLESHA M PATEL	MODH YATIN MANUPRASAD,	

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4880	MCA/2094/2016	02/08/2016	NIMUBEN D/O.NANJIBHAI (WIFE OF BHANJIBHAI),	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	S S RATHOD PRINCIPAL SECRETARY,M K CHAUHAN EXECUTIVE ENGINEER ROADS & BUILDING,RAJKOT DIV.,D D BAMIDA DEPUTY EXECUTIVE ENGINEER	
4881	MCA/2096/2016	20/10/2016	SAMABHAI BEDIYABHAI VASAVA C/O PWD AND FOREST EMPLOYEES UNION,	MS VIDHI J BHATT	M K JADAV, STATE OF GUJARAT THROUGH SECRETARY,K K PATEL, EXECUTIVE ENGINEER,S T GAMIT, DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4882	MCA/2098/2016	19/12/2017	JAMADAR ZEBAKHANAM SAJI AHMED,ANSARI SHAFURA MEHMOOD HASAN	MR P C CHAUDHARI	SUJIT GULATI SECRETARY, EDUCATION DEPARTMENT,,M I JOSHI INCHARGE SECRETARY EDUCATION DEPARTMENT,LAGDHIRBHAI DESAI ADMINISTRATIVE OFFICER,HITESH MAKHEJA ADMINISTRATIVE OFFICER	GOVERNMENT PLEADER,MR HARDIK C RAWAL,MR KAUSHAL D PANDYA
4883	MCA/2108/2016	20/12/2016	NISHABEN D/O RAMESHKUMAR RIJWANI,	MR JIGAR G GADHAVI	TRIKAM GOPALDAS VANJANI,	MS RATNA VORA
4884	MCA/2113/2016	12/09/2016	VAJSIBHAI DESURBHAI KAMBALIA,	MR HARSHEEL D SHUKLA	S.J. SHAH - DEPUTY SECRETARY,,H.S. GOHIL - SUPERINTENDING ENGINEER,T.G. SADIYA - EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4885	MCA/2129/2016	03/04/2019	BABUBHAI DEVABHAI CHUDASAMA,	(MR JT TRIVEDI),MR RS DALWADI,MS JIGNASA B TRIVEDI	MAHUVA NAGARPALIKA,SHIVRAJSINH KISHORSINH KHUMAN,JAGDISHBHAI M MORI SHASANADHIKARI	RULE SERVED,THAKKAR AND PAHWA ADVOCATES,(MR NIRZAR S DESAI)
4886	MCA/2130/2016	10/10/2016	BHAVNABEN PRATIKBHAI KOTECHA,	MS JK HINGORANI,HCLS COMMITTEE	PRATIKBHAI HASMUKHBHAI KOTECHA,	DS AFF.NOT FILED (N)
4887	MCA/2131/2016	27/06/2018	BHAGWATSINH (ALIAS BHAGUBHA) S/O DEVUBHA FALJI JADEJA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	V.B. VAKATAR,N. I. PATEL	GOVERNMENT PLEADER
4888	MCA/2135/2016	14/10/2016	TANULATA BABULBHAI CHRISTIAN,MINOR AESHA LOVELEEN SINGH,MINOR VINISHA LOVELEEN SINGH	MR IQBAL M MALIK	LOVELEEN EDWIN SINGH,J.H. SARWAIYA	NOTICE SERVED BY DS,MEHUL A SURATI
4889	MCA/2136/2016	25/10/2018	PARIKSHITNAGAR COOPERATIVE HOUSING SOCIETY LTD,RAMNAGAR SHANTIKUNJ COOPERATIVE HOUSING SOCIETY LTD.	MR BHARAT T RAO	MUKESH KUMAR - IAS,N R BARANDA,KESHARBA HIMATSINH THAKORE,PRADANSINH BHAVANSINH DARBAR,KAMAL CHHAGANLAL BANORIA,AMARSINH RAMJILAL THAKUR,BABUBHAI SATARBHAI,MUNSHIBHAI SATARBHAI,SANGITABEN KUVARJI THAKORE,GANESHBHAI GULABJI THAKORE,SHANKAR GULABSINH THAKORE,VIJAYSINH GULABSINH THAKORE,LAXMANSINH JITAJI DARBAR,MOHD SALIM MOHD.HANIF,TALIM HUSSAIN JAMALBHAI,MAZAR HUSSAIN JAMALBHAI	NOTICE SERVED,MR KV SHELAT,MR DEEP D VYAS
4890	MCA/2145/2016	27/09/2016	SUKHDEVSINH JUVANSINH GOHIL,	MR. VISHAL P THAKKER	R R PATEL DY EXECUTIVE ENGINEER,P V GAJERA EXECUTIVE ENGINEER	GOVERNMENT PLEADER
4891	MCA/2150/2016	18/10/2016	CHAUHAN BABUBHAI MUKABHAI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	STATE OF GUJARAT,STATE OF GUJARAT,PRINCIPAL-GHANSHYAMBHAI PITTAMBARDAS VADIDARIYA	GOVERNMENT PLEADER
4892	MCA/2151/2016	18/10/2016	MOTIBHAI PARSHOTTAMBHAI WAGHELA,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	STATE OF GUJARAT,STATE OF GUJARAT,PRINCIPAL, GHANDHYAMBHAI PITTAMBARDAS VADODARIYA	GOVERNMENT PLEADER
4893	MCA/2152/2016	18/10/2016	JADAV SURESHKUMAR HIRALAL,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	STATE OF GUJARAT,STATE OF GUJARAT,PRINCIPAL, GHANDHYAMBHAI PITTAMBARDAS VADODARIYA	GOVERNMENT PLEADER
4894	MCA/2153/2016	18/10/2016	GUNVANTBHAI DAHYABHAI JADAV,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	STATE OF GUJARAT,STATE OF GUJARAT,PRINCIPAL, GHANDHYAMBHAI PITTAMBARDAS VADODARIYA	GOVERNMENT PLEADER
4895	MCA/2154/2016	11/12/2018	SHARDABEN ASHWINBHAI PATEL,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	SANDIPKUMAR - DISTRICT DEVELOPMENT OFFICER - MORBI DISTRICT,	MR HS MUNSHAW
4896	MCA/2156/2016	08/08/2016	RAMCHANDRA YASHVANT GUPTE,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT THRU PANKAJ JOSHI SECRETARY,,A J SHAH DIRECTOR/COMMISSIONER HIGHER EDUCATION,N I PATEL DIRECTOR OF PENSION AND PROVIDENT FUND	
4897	MCA/2157/2016	08/08/2016	KRUSHNAKANT MAGANLAL BUCH,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT THRU PANKAJ JOSHI SECRETARY,,A J SHAH DIRECTOR/COMMISSIONER HIGHER EDUCATION,N I PATEL DIRECTOR OF PENSION AND PROVIDENT FUND	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4898	MCA/2158/2016	08/08/2016	CHIMANLAL VALLABHRAM RAVAL(DECEASED),	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT THRU PANKAJ JOSHI SECRETARY,,A J SHAH DIRECTOR/COMMISSIONER HIGHER EDUCATION,N I PATEL DIRECTOR OF PENSION AND PROVIDENT FUND	
4899	MCA/2159/2016	08/08/2016	FAIZALI ABBASALI SAIYED,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A.J. SHAH,N.I. PATEL	
4900	MCA/2160/2016	08/08/2016	VASANTRAI G. PANDYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A.J. SHAH,N.I. PATEL	
4901	MCA/2161/2016	08/08/2016	CHAITANYA JAIVANLAL PANDYA,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A.J. SHAH,N.I. PATEL	
4902	MCA/2162/2016	08/08/2016	MAHENDRA AMRUTLAL DAVE,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A J SHAH, DIRECTOR OF HIGHER EDUCATION,N. I. PATEL, DIRECTOR OF PENSION AND PROVIDENT FUND	
4903	MCA/2163/2016	08/08/2016	KANAKPRASAD V. VASAVADA (DECEASED),	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A J SHAH, DIRECTOR OF HIGHER EDUCATION,N I PATEL, DIRECTOR OF PENSION AND PROVIDENT FUND	
4904	MCA/2164/2016	08/08/2016	YODENDRA PURSHOTTAMRAI DESAI,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,A. J. SHAH, DIRECTOR OF HIGHER EDUCATION,N. I. PATEL, DIRECTOR OF PENSION AND PROVIDENT FUND	
4905	MCA/2165/2016	08/08/2016	PROF. SHIVENDRAKUMAR RAVJIBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT THROUGH PANKAJ JHOSHI,,A J SHAH, DIRECTOR OF HIGHER EDUCATION,N I PATEL, DIRECTOR OF PENSION AND PROVIDENT FUND	
4906	MCA/2178/2016	23/08/2016	YOGESHKUMAR BALLUBHAI PATEL,	MR.SUBHASH G BAROT	KIRITKUMAR CHANDULAL PATEL,JYOTSNABEN JAYANTILAL PATEL,BALLUBHAI CHUNILAL PATEL,SUSHILABEN BALLUBHAI PATEL,DAKSHABEN BALLUBHAI PATEL,BHARTIBEN BALLUBHAI PATEL,GITABEN BALLUBHAI PATEL,SHANTABEN D/O CHUNILAL.D.PATEL AND WIFE OF BHAGWANBHAI GOVINDJI PATEL,DEVESH R GOHIL,DHANSUKHBHAI M PATEL	
4907	MCA/2184/2016	08/01/2019	MAHENDRASINH ALIAS MEDUBHA KAKUBHA VALA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA,ATULBHAI MEHTA	GOVERNMENT PLEADER
4908	MCA/2185/2016	08/01/2019	BHAGWANBHAI RANCHHODBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA,ATULBHAI MEHTA	GOVERNMENT PLEADER
4909	MCA/2187/2016	05/08/2016	DHIRAJLAL VIRJIBHAI BAGADA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI NAGARPALIKA,AMIT A PANDYA - ERSTWHILE CHIEF OFFICER,RUSHI DAVE CHIEF OFFICER,BATUKBHAI MANJIBHAI KANDOLIYA	
4910	MCA/2190/2016	21/03/2018	DASHRATH SHAMBHUBHAI PANCHAL,	MR HEMAL K ACHARYA	AJAY J. TRIVEDI,	MR DIPAK R DAVE

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4911	MCA/2194/2016	08/09/2016	BHASKARBHAI HIRABHAI PATEL,DINESHBHAI CHHOTABHAI PATEL,CHANDRAKANT HARMANBHAI PATEL,PANKAJKUMAR JAYANTIBHAI PATEL,SOMABHAI BAVABHAI HARIJAN,POONAMBHAI BHAIJIBHAI HARIJAN,CHANDUBHAI LALABHAI HARIJAN,HARMANBHAI MAGANBHAI JADAV,PRABHUJI MARVADI,AGARALI HASUMIYAN SAIYED,JYOTSNABEN HEIR & LEGAL REPRESENTATIVE OF KRUSHNAKANT P,SAROBANU HEIR AND LEGAL REPRESENTATIVE OF NIZAMMIYAN YUSUFMIYAN SHEIKH,MANUBHAI DESABHAI PATEL,LIYAKATKHAN SIKANDAKHAN PATHAN,ZAFRUVAKHAN GULAMRASULKHAN PATHAN,KAMLABEN PRABHUDAS CHRISTIAN,PRABHUDAS BHAILAL PATEL,MARIYAMBEN IMANUEL PARMAR,IQBALHUSSAIN SARFUMIYAN SAIYED,SAVITABEN PRABHUDAS PARMAR,AYESHABEN MOHAMMED SADIQ SAIYED,MAHENDRABHAI VITTHALBHAI PATEL,BABUBHAI SOMABHAI PATEL,SHIKANDARSHA AHEMADSHA DIVAN,HANSABEN HEIR AND LEGAL REPRESENTATIVE OF MOHANBHAI NATHABHAI PATEL,CHANDUBHAI MULJIBHAI THAKORE,SURESHBHAI SHANTILAL SHETH,GOPALBHAI MANABHAI HARIJAN,SATTARBHAI ADAMBHAI VAHORA,CHHOTUBHAI JIVANBHAI HASNANI,SOMABHAI NATHABHAI VAGHELA	,MR DIPAN DESAI	POONAMCHAND PARMAR,RAKESH SHANKAR-DIRECTOR OF MUNICIPALITIES,SHAMJIBHAI KHOYABHAI GAREWAL-CHIEF OFFICER	GOVERNMENT PLEADER,MR MEHUL H RATHOD
4912	MCA/2197/2016	08/08/2016	MAHESHBHAI HIMMATLAL PANDYA,	MR SHASHIKANT S GADE	ANURADHA MUKEDKAR - DIVISIONAL RAILWAY MANAGER (ADMN),	
4913	MCA/2199/2016	21/09/2016	DIPTI ANILKUMAR SOMANI,	MR GM JOSHI	DIRECTOR OF MEDICAL SERVICES-SAMEERBHAI SHAH,THE EMPLOYEES STATE INSURANCE CORP. LATTA KAMATH,SHRI J P GUPTA,,SHRI ANIL MUKIM	,GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR SHASHIKANT S GADE
4914	MCA/2201/2016	23/01/2017	HANSABEN SACHIDANAND TRIVEDI,	MR.SUBHASH G BAROT	STATE OF GUJARAT,COMMISSIONER OF PRIMARY EDUCATION,DISTRICT EDUCATION OFFICER,DISTRICT EDUCATION OFFICER - D.B.PATEL,TALUKA DEVELOPMENT OFFICER- S.K.MANAR,PRINCIPAL,PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW,HL PATEL ADVOCATES
4915	MCA/2204/2016	20/12/2018	DIPAK AGRO OIL MILLS PVT. LTD,	(MR RR SHAH),MR HARSHIL SHAH	NIMESHCHANDRA KISHORCHANDRA AGRAWAL,	MR ASIT B JOSHI
4916	MCA/2205/2016	29/08/2016	AMBALAL KALIDAS PATEL,	HL PATEL ADVOCATES	STATE OF GUJARAT,M B THAKOR,EXECUTIVE ENGINEER (NARMADA YOJNA)	,GOVERNMENT PLEADER
4917	MCA/2206/2016	04/02/2019	YOGESHKUMAR MANUPRASAD VYAS,	MR HIMANSU M PADHYA	MAFATLAL CHAUHAN, CHIEF OFFICER,DEPUTY EXECUTIVE ENGINEER	NOTICE NOT RECD BACK,HL PATEL ADVOCATES
4918	MCA/2207/2016	09/08/2016	KHODIYAR ICE FACTORY,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	K.C.MOJRAWADLA, ASSISTANT GENERAL MANAGER (AP),	

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4919	MCA/2208/2016	06/10/2016	NARESHCHANDRA CHINUBHAI PATEL - DECEASED,RAJIV NARESHCHANDRA PATEL,ANANT NARESHCHANDRA PATEL,KIRITBHAI MANIBHAI PATEL,PRAVINBHAI KESHAVLAL PATEL- DECEASED,GAURAV PRAVINBHAI PATEL FOR HIMSELF AND AS HEIR OF DECD.,NAYAN PRAVINBHAI PATEL FOR HIMSELF AND AS HEIR OF DECD.,PRAVINBHAI KESHAVLAL PATEL - DECEASED,GAURAV PRAVINBHAI PATEL FORHIMSELF AND AS HEIR OF DECEASED,NAYAN PRAVINBHAI PATEL FOR HIMSELF AND AS HEIR OF DECD.,DIPAK HARIBHAI PATEL,CHANDRAKANT KESHAVLAL PATEL - DECEASED,PUSHPABEN BIPINBHAI PATEL,ALKABEN CHANDRAKANT PATEL FOR HERSELF AND AS HEIR OF DECD. CHANDRA,PATEL BALDEVBHAI MAGANBHAI THOUGH POA ASHOKBHAI CHNILAL PATEL,KUNDANKUMAR GANABHAI PARMAR	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,,THE LAND ACQUIRING BODY	,NOTICE SERVED BY DS
4920	MCA/2209/2016	06/10/2016	KIRITBHAI MANIBHAI PATEL,	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4921	MCA/2210/2016	06/10/2016	KUNDANKUMAR GANABHAI PARMAR FOR HIMSELF AND AS,	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4922	MCA/2211/2016	06/10/2016	PATEL BALDEVBHAI MAGANBHAI,	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4923	MCA/2212/2016	06/10/2016	BIPINCHANDRA KESHAVLAL PATEL -DECD. THROUGH LEGAL HEIRS,PUSHPABEN BIPINBAHI PATEL,ALKABEN CHANDRAKANT PATEL	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4924	MCA/2213/2016	06/10/2016	PRAVINBHAI KESHAVLAL PATEL -DECD. THROUGH LEGAL HEIRS,GAURAV PRAVINBHAI PATEL,NAYAN PRAVINBHAI PATEL	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4925	MCA/2214/2016	06/10/2016	PRAVINBHAI KESHAVLAL PATEL -DECD. THROUGH LEGAL HEIRS,GAURAV PRAVINBHAI PATEL,NAYAN PRAVINBHAI PATEL	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4926	MCA/2215/2016	06/10/2016	DIPAK HARIBHAI PATEL,	MR NITIN M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR MG NAGARKAR
4927	MCA/2216/2016	06/10/2016	KAMLABEN SHANKARBHAI PATEL- DECEASED,RAMESHBHAI SHANKARBHAI PATEL,PARSHAD SHANKARBHAI PATEL HEIR OF DECD. KAMLABEN SHANKARBHAI PATEL,DECEASED RAMPRASAD HANUMANDASJI MAHARAJ AND BHANUBEN,RADHESHYAM RAMPRASAD HANUMANDASJI,KUNJBIHARI RAMPRASAD HANUMANDASJI FOR HIMSELF AND,MITALKUMAR @ MINALKUMAR SHIVABHAI PATEL,DECEASED RAMBHAI DAHYABHAI AND SHARDABEN,PRAFULBHAI RAMBHAI PATEL,KIRANBHAI RAMBHAI PATEL HEIR OF DECD. RAMBHAI DAHYABHAI AND SHARDABEN RAMBHAI,DECEASED DINUBHAI MULJIBHAI,FALGUN DINUBHAI PATEL -FOR HIMSELF AND AS HEIR OF DECD. DINUBHAI MULJIBHAI,SHASHIKANT KESHAVLAL PATEL,PATEL SUBHADRABEN AMBALAL,DECEASED BHAILALBHAI CHHOTABHAI,VIJAYBHAI BHAILALBHAI FOR HIMSELF AND AS HEIR OF DECD.,NIRMAL PARESHBHAI PATEL FOR HIMSELF AND AS HEIR OF DECD.,ISHWARBHAI AMBALAL THAKOR FOR HIMSEFL AND AS HEIR OF DCD. AMAJI NATHAJI,JASHUBHAI MANIBHAI PATEL FOR HIMSELF AND AS HEIR OF DECD.OF	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE

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4928	MCA/2217/2016	06/10/2016	PATEL SUBHADRABEN AMBALAL,	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4929	MCA/2218/2016	06/10/2016	DINUBHAI MULJIBHAI-DECD. THROUGH LEGAL HEIRS,,FALGUN DINUBHAI PATEL,SHASHIKANT KESHAVLAL PATEL	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4930	MCA/2219/2016	06/10/2016	ISHWARBHAI AMBALAL THAKOR HIMSELF AND AS HEIR OF DECD. AMAJI NATHAJI,	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4931	MCA/2220/2016	06/10/2016	BHAILALBHAI CHHOTABHAI PATEL-DECD. THROUGH LEGAL HEIRS,,VIJAYBHAI BHAILALBHAI,NIRMAL PARESHBHAI PATEL	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4932	MCA/2221/2016	06/10/2016	JASHUBHAI MANIBHAI PATEL FOR HIMSELF AND AS HEIR OF DECD. SHANTABEN MANIBHAI,	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4933	MCA/2222/2016	06/10/2016	RAMPRASAD HANUMANDASJI MAHARAJ AND BHANUBEN WD/O RAMPRASAD HANUMANDASJI,RADHESHYAM RAMPRASAD HANUMANDASJI,KUNJBIHARI RAMPRASAD HANUMANDASJI	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4934	MCA/2223/2016	06/10/2016	MITALKUMAR @ MINALKUMAR SHIVABHAI PATEL,	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4935	MCA/2224/2016	06/10/2016	RAMBHAI DAHYABHAI AND SHARDABEN RAMBHAI-DECD. THROUGH LEGAL HEIRS,PRAFULBHAI RAMBHAI PATEL,KIRANBHAI RAMBHAI PATEL	MR SANJAY M AMIN	THE ADDITIONAL SPECIAL LAND ACQUISITION OFFICER,THE LAND ACQUIRING BODY	,MR RD DAVE
4936	MCA/2225/2016	30/08/2016	HARMESH SINGH BRIJLAL DHIMAN,	DHARAMVEERSINH J SOLANKI	STATE OF GUJARAT,NIRLIPT RAI, SUPERINTENDENT OF POLICE,P.P.PANDEY, DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER
4937	MCA/2227/2016	27/04/2017	KIRAN D/O BABURAV BHADANE & W/O RAKESH PANDURANG HIRE,MINOR SON DARSHAN @ DAKSH RAKESH THROUGH KIRAN W/O	MR SANJAY PRAJAPATI	RAKESH PANDURANG HIRE,	(MR BIPIN I MEHTA),MR VICKY B MEHTA
4938	MCA/2237/2016	06/09/2016	RAMANBHAI VITTHALBHAI PARMAR,	MR DP JOSHI	CHETANBHAI CHHOTUBHAI PATEL,	
4939	MCA/2240/2016	20/12/2016	KETAN BABUBHAI PATEL,	MR PARTHIV B SHAH	HAREET SHUKLA, STATE OF GUJARAT,AVANTIKA SINGH AULAKH, DISTRICT COLLECTOR	GOVERNMENT PLEADER
4940	MCA/2243/2016	11/08/2016	LAXMANBHAI VIRSINGHBHAI PATEL,	HCLS COMMITTEE,MR GAURAV K MEHTA	ANIL MUKIM,KANDARP R DESAI DIRECTOR	
4941	MCA/2247/2016	10/04/2017	RUBAL SUDAMABHARTHI GOSWAMI D/O BHUPENDRASINGH GOSWAMI,	MR ADIL R MIRZA	SUDAMABHARTHI GULABBHARTHI GOSWAMI,	MR HR LATHIGARA,MR DEVANG LATHIGARA

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
4942	MCA/2251/2016	06/03/2017	CHETAN AMRUTLAL SHAH,AMBAVILAL GAGJIBHAI HINGRAJIYA,PUNJABHAI KANJIBHAI PARMAR,LAVJIBHAI DEVJIBHAI MAKWANA,RAMESHBHAI NAGARBHAI PARMAR,PRAVINBHAI PUNJABHAO RATNOTAR,GUNVANTBHAI SONDABHAI PARMAR,MANSUKHBHAI SOMABHAI VAGHELA,AALJIBHAI HIRABHAI MAKWANA,BUDHABHAI MULDASBHAI VADODARA,GOVINDBHAI MAGANBHAI VAGHELA,RASIKBHAI MAGANBHAI PARMAR,PRAVINBHAI BAVALBHAI VAGHELA,CHAMPABEN GOVABHAI PATADIYA,JUMABEN GALABHAI PURABIYA,AMRUTBEN LAXMANBHAI PANDER,LABHUBEN BHANABHAI PARMAR,HARIBHAI TALSIBHAI PURABIYA,RATANBEN BACHUBHAI PATADIYA,SAVITABEN BHIKHABHAI KABIRA,CHANDRIKABEN BHANABHAI VAGHELA,LABHUBEN GANDABHAI PURABIYA,MEENABEN BACHUBHAI KABIRA,VIJUBEN BHANABHAI VAGHELA,JAYABEN HARJIBHAI SARDHARA,HARJIBHAI NARANBHAI PARMAR,GANGABEN VIRABHAI MAKWANA,ASHABEN DAHYABHAI VAGHELA,REKHABEN LABHUBHAI VADODARIYA,KOKILABEN BHANABHAI SOLANKI,VASANTBEN MANUBHAI VADODARIYA,JAMNABEN OGHADBHAI VADODARIYA,CHANDUBHAI PREMJIBHAI PARMAR,SHANTIBHAI KASTURBHAI PARMAR,KANTABEN BHAGWANBHAI VAGHELA,GUNIBEN JAYANTIBHAI VADODARIYA,GITABEN MAGANBHAI BARIYA,CHANDUBHAI HIMMATBHAI PARMAR,NANUBEN CHHAGANBHAI VAGHELA,BHAGVATIBEN GANDABHAI VAGHELA,JASUBEN AJABHAI VAGHELA,BALUBEN BHIKHABHAI VADODARIYA,DASBHAI BABABHAI PARMAR,MAGANBHAI DUNGARBHAI MAKWANA,TRIVEDI SUBHASH JAGDISHBHAI,NATVARLAL MAGANLAL KANJARIYA,SIRAJ ALABELI KURESHI,JADAV NARAYANBHAI JESINGBHAI,PRABHUDAS NATHALAL PARMAR,GOVINDBHAI UJAMSHIBHAI GURAV,GHANSHYAMSINH NIRUBHAI ZALA,RANABHAI GOVINDBHAI JOGARANA,DEEPAKBHAI PREMJIBHAI CHAVDA,RAJESH RAMESHBHAI DOSHI,VITTHALBHAI LAXMANBHAI SOLANKI,SABBIR BHIKHABHAI MAKWANA,YASINKHAN MEHMUDBHAI PATHAN,PARSHOTTAMBHAI GANGARAMBHAI CHAVDA,DILIPSINH JETHUBHA ZALA,MATRABHAI POPATBHAI LAMBARIYA,ARVINDBHAI DAYABHAI SOLANKI,JAYESH MAGANBHAI CHAMPANERI,BALDEVBHAI KALYANBHAI PANDYA,GOVINDBHAI VIRJIBHAI MAKWANA,DIGVIJAYSINH DEVISINH ZALA,JAGDISH GOVINDBHAI VADHER,SHAH VARSHABEN CHIMANBHAI,ARVINDBHAI DAHYABHAI PATEL,KALYANBHAI DOSABHAI CHAVDA,TEMUBHA GAGUBHA ZALA,MAHESHBHAI NARSHIBHAI SAVALIYA,BALDEVBHAI NATHUBHAI PATEL,ISHWARBHAI PRABHUBHAI VAGHELA,MANHARBHAI DEVJIBHAI VASOYA,MANHARBHAI DALABHAI MAKWANA,NIRANJANBHAI KANJIBHAI UPADHYAY,LILABEN HIRABHAI CHAVDA,KANUBEN DAHYABHAI VAGHELA,BHARATBHAI SHANKARBHAI PARMAR,VITTHALBHAI RAGHURAMBHAI VADODARIYA,MADHUBEN MAGANBHAI VADODARIYA,TULSABEN SHANTILAL VADODARIYA,GANGABEN BHIKHABHAI VADODARIYA,KESHUBEN BHIMABHAI DULERA,JASMATBHAI AMARSHIBHAI BHATIYA,MARGHABEN LALJIBHAI VAGHELA,BHAVNABEN BACHUBHAI VADODARIYA,RAJENDRABHAI SHAMJIBHAI CHAVDA,ASHWIN JASWANTLAL DOSHI,DABHI JAGDISHBHAI NANUBHAI,PRABHUDAS SUNDERBHAI PATEL,VITTHALBHAI NAGJIBHAI BUTIYA,HARGOVINDBHAI KARSHANBHAI KHAVADIYA,DAHIBEN VITTHALBHAI SOLANKI,PURIBEN KARSHANBHAI MAKWANA,SUKHDEVBHAI DEVJIBHAI MAKWANA,RATANBEN AMARSHIBHAI PARMAR,RATANBEN RAMJIBHAI KUNJERA	(MR BIPIN I MEHTA)	PUNAMCHAND K PARMAR,P K BARHAT REGIONAL DIRECTOR OF MUNICIPALITIES,UDIT AGRAWAL DISTRICT COLLECTOR,VASHRAMBHAI S ZEED CHIEF OFFICER,	NOTICE SERVED,MR DEEPAK P SANCHELA,MR SP MAJMUDAR

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4943	MCA/2258/2016	10/08/2018	NATVARLLA PARMABHAI CHAUHAN,NATVARLAL RAMESHHWAR TRIVEDI	MR GM AMIN	AMIT ARORA,V S GADHVI,N K JADHAV,P R RAOL	GOVERNMENT PLEADER,NOTICE SERVED,MR DG CHAUHAN,MR RB THAKOR,RONAK D CHAUHAN
4944	MCA/2259/2016	19/10/2016	KSHITIJ JAWAHARBHAI SHAH,	MR K I KAZI	MANISHA CHANDRA (IAS),P M DOBARIA, DY. COLLECTOR,BHADRABEN VINODRAI MODI,RENUKABEN MAGANLAL DESAI W/O DEVENDRABHAI SHAH,GUNVANTRAI VRAJLAL BHADANI,MANOJKUMAR VRAJLAL BHADANI,CHHAGANBHAI DAMJIBHAI BUSA,KARSHANBHAI KESHAVBHAI KOTADIYA,THAKARSHIBHAI GANGARAMBHAI SANJA,PRIYAVANDA JERAMBAHI KUNDARIYA,MALJIBHAI PRAGJIBHAI MAKSANA,DILIPKUAMR JETHABHAI KANTESARIYA,DR. DILIPBHAI KANJIBHAI PATEL,NIRMALABEN DILIPBHAI PATEL,NARENDRA MAGANLAL SHAH,GIRABEN AMRUTLAL PAREKH,RUPABEN AMRUTLAL PAREKH,AMRUTLAL NAGARDAS PAREKH,HEIR OF POPATLAL VANMALIDAS SHAH KIRTIKUMAR POPATLAL SHAH,MANHARLAL POPATLAL SHAH,KISHORILAL MAGANLAL DESAI,NARENDRAKUMAR RAMCHANDRA DOSHI,RAMNIK TALAKCHAND SANGHVI,J N SINGH (I/C),I K CHAUHAN	
4945	MCA/2260/2016	22/01/2019	SNEHABEN DIVYESHBHAI PATEL,URMILABEN DIVYESHBHAI PATEL,BINOY DIVYESHBHAI PATEL,PARSOTTAMBHAI VASRAMBAHI VARIYA,NARENDRABHAI BECHARBHAI APTEL,VIJAYBHAI RAMANBHAI PATEL,LAXMANBHAI NATHABHAI BHARWAD	MR SALIL M THAKORE	HARSHIT INDRAVADAN TALATI,RAJENDRA DABYABHAI PATEL	NOTICE SERVED,MR CHIRAG B PATEL
4946	MCA/2261/2016	22/01/2019	SNEHABEN DIVYESHBHAI PATEL,URMILABEN DIVYESHBHAI PATEL,BINOY DIVYESHBHAI PATEL,PARSOTTAMBHAI VASRAMBAHI VARIYA,NARENDRABHAI BECHARBHAI APTEL,VIJAYBHAI RAMANBHAI PATEL,LAXMANBHAI NATHABHAI BHARWAD	MR SALIL M THAKORE	HARSHIT INDRAVADAN TALATI,VIRAL DATTUPRASAD OZA,HITESH INDRAKUMAR MAKHIJA,VIKRAM RAMCHANDRA GUPTA,ANURADHA PRAVINCHANDRA SHAH,JANKI PRAVINCHANDRA SHAH,PARESHBHAI MAHENDRABHAI PATEL	NOTICE SERVED,MR CHIRAG B PATEL
4947	MCA/2262/2016	02/09/2016	MAHESHKUMAR CHANDULAL ACHARYA,	MR PH PATHAK,MS REENA M KAMANI	D S CHAUDHARY - DEPUTY EXECUTIVE ENGINEER,	
4948	MCA/2263/2016	11/08/2016	PAYAL W/O OF VISHAL LABHSHANKAR MEHTA,	MS DHARA M SHAH,MR SHIVANG M SHAH	VISHAL LABHSHANKAR MEHTA,	

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4949	MCA/2265/2016	10/11/2017	NILAMBEN LAVJIBHAI CHAVDA,KAMINIBEN DINESHBHAI PATEL,HETALBEN KISHOREKUMAR SHRINGAPURE,MITTALBEN BIPINCHANDRA PANCHAL,BAXI PINALBEN RASHMIKANT,GAMIT SUNNAMIBEN MAHENDRABHAI,CHAYA JHARNA VALYA,THAKKER HEMANGINI VISHALBHAI,SOLANKI JIGISHABEN MUKUNDKUMAR,PANCHAL DARSHNABEN ALPESHKUMAR,RATHVA SANGEETA SHANTIBHAI,RATHVA BHARATBHAI POPATBHAI,JAYSWAL JANKIBEN LALITKUMAR,RATHVA SURAJBEN JAMSINGHBHAI,IRSHAD ABDULSATTAR SHAIKH,PATEL MEENABEN DHANSUKHBHAI,PATEL JIGISHA CHANDRAKANTHBHAI,MAKWANA MANISHA JASHBHAI,PITHADIYA KIRAN VINUBHAI,HINGU RADHIKABEN ASHOKKUMAR,PATEL KETNABEN RAMESHBHAI,PARMAR PRITIBEN ALPESHKUMAR,CHAUDHRY NISHABEN RASIKKUMAR,PARMAR RADHABEN MAYURBHAI,SUTHAR URVIBEN NILKANTHBHAI,DIVAN RUBINA AYUBBHAI,GOSWAMI KRUPALIBEN JAGDISHGIR,RANA ARPITA JAYANTILAL,PARGHI HARSHIDABEN ANANDBHAI,CHAUHAN MITABEN KANTIBHAI,SOLANKI SHIVANGI KOMALSINH,RATHVA RAGINIBEN JHINABHAI,PATEL NIDHIBEN MAHESHBAI,AGRAWAL SANDEEP MAHESHBHAI,PATEL USHABEN JITABHAI,CHAUDHARY NILAMKUMARI THAKOREBHAI,SUTHAR ALPA BHANUBHAI,PALAAS HARSHIDABEN MADHAVSINH,PATEL APEKSHAKUMARI KANTILAL,PATEL SMITA MAHENDRABHAI,PRAJAPATI TRUPESHKUMAR BHIKHABHAI,MOHAN MOTILAL MALI,GAMIT BHARTI RAVJIBHAI,BHAGORA SHITALBEN KIRANBHAI,JADAV ASHABEN PRAMODBHAI,VERMA SUSHILKUMAR MAYARAM,RATHVA RAMSINGHBHAI DHANKABHAI,MISTRY YOGESH KASHIBHAI,BHARATKUMAR RAMJIBHAI PANDYA,CHAUDHARY GIRISHKUMAR VIRSINGHBHAI,AVDESHBHAI DASAISINH PATEL,MEHTA CHETANLAL VRAJLAL,HIREN DILIPBHAI GOHIL,DEVINKUMAR ROHITKUMAR SHAH,KHUSHBU DASHRATHBHAI PATEL,NIGAM MANSUKHLAL PITHVA,JADAV MITA VIJAYSINH,KHATRI JIGNESHKUMAR RAMESHBHAI,PATEL DHAVALKUMAR VINUBHAI,BARIYA SHAILESHKUMAR RAMANBHAI,PARMAR BABITA MANSINH,LIMBACHIYA DEVANGI CHANDULAL,NAI DHARMESHKUMAR RATILAL,BHURIYA DILIPSINH SANILAL,MINAMA HARI NARSINHBHAI,DIPIKA UPENDRAKUMAR GOSAI,KHYATI JIMITKUMAR PATEL,RAY RISHA DINDAYAL,YADAV SHILPA BAIJNATH,GEHLOT ROHIT KAILASHCHANDRA,PRAJAPATI SHAILESKUMAR ASHOKBHAI,UPADHYAY SWATI ASHUTOSH,KSHATRIYA SHIVANGI VIVEKSINH,YADAV GIRIJA RAMCHANDRA,SOLANKI URMILA GOPALBHAI,RATHVA KAMLESHBHAI HEMSINHBHAI,DESAI ROSHNI JIGNESH,JHIRVAL MINA MULJIBHAI,PARMAR ALKABEN MANSINGHBHAI,MEGHABEN RITESH THAKKAR,AARTI FATESINH CHAUHAN,SHAILESHBHAI GOVINDBHAI MUNIYA,JALPA JAYANTKUMAR THAKKAR,HEMLATTA MAHESHBHAI AGRAVAL,DIPIKABEN VIKASKUMAR GAMETI,DIPIKA GAUTAMBHAI NINAMA,KRUNAL HEMANTKUMAR PATEL,URMILABEN CHHAGANBHAI RATHVA,PARULBEN MANSUKHBHAI TAKOLIYA,PUSHPABEN DHANJIBHAI MAKWANA,VIRALKUMAR HASMUKHRAY VYAS,RAJLAXMI ROOPABHAI DAMOR,PRASHANT KIRITKUMAR BHRAMBHATT,KALPESHBHAI PUNJABHAI PRAJAPATI,ANISHBHAI ABDULBHAI KADIWALA,DIPA UMANGISAH CHAUHAN,SHREYA RAMUBHAI PATEL,JAGDISHWARI DOLATRAY KALAIYA,PAHINIBEN DEVJIBHAI MACHHI,HEENA KANUBHAI RAJ,JAGRUTI GAMANBHAI PATEL,MUKTAKUMARI JYANTIBHAI MODIYA,JIGNABEN KANUBHAI MACHHI,NUSRATBANU MEHBOOBBHAI MANSURI,HARESH SURYAKANTBHAI RATHOD,BHAVNA KAILASHBHAI YADAV,HARINATH KALURAM PRIYADARSHI,MANISHA KANTIBHAI TADVI,MANISHABEN PREMSHANKAR RAVAL,DHRUTI BHUPENDRABHAI PATEL,AARTIBEN DHIRAJLAL JAGANI,IMTABEN NATVARLAL TRIVEDI,PINAL BHUPENDRABHAI PATEL,AMITABEN VINODBHAI PATEL,MAHESH LAVJIBHAI PARMAR,SUNIL SIVALBHAI	(MR ANAND L SHARMA),MR BHAVIK J PANDYA	J.N.SINGH,SUJIT GULATI,M.I.JOSHI,VINOD RAO,U.G.SHAH,P.N.RAOL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR NILESH A PANDYA,MR. PARTH H BHATT

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4950	MCA/2268/2016	27/03/2017	DEVYANIBEN W/O NILESHKUMAR PANCHAL D/O VITTHALBHAI PANCHAL,	MR ANKIT Y BACHANI	NILESHKUMAR GOVINDLAL PANCHAL,	MR BHAVIK R SAMANI
4951	MCA/2273/2016	20/03/2017	RIDDHIBA KULDEEPSINH JHALA,	MR. VISHAL P THAKKER	KULDEEPSINH RAMSINH JHALA,	MR JF MEHTA
4952	MCA/2274/2016	01/02/2019	RAMESHCHANDRA KISHORILAL GOYAL,	MR DG CHAUHAN,RONAK D CHAUHAN	STATE OF GUJARAT,COMMISSIONERATE OF TECHNICAL EDUCATION - GUJARAT STATE,MAHESH TRIKAMLAL CHHABRIA, PRINCIPAL, L M COLLEGE OF PHARMACY,MEMBER SECRETARY, ALL INDIA COUNCIL FOR TECHNICAL EDUCATION,BHUPENDRA M SHAH,DIRECTOR	GOVERNMENT PLEADER,MRS NISHA M PARIKH,MR MITUL K SHELAT
4953	MCA/2280/2016	21/11/2017	ALKABEN RAHULBHAI RANA,NILABEN JAYDIPKUMAR PARMAR,JAYSHRI UTPAL PATEL,DIPALI KEDARBHAI VAIDHYA,MANISHABEN GUNVANTRAY PANDIT,JAGRUTIBEN BACHUBHAI PATEL,SWETABEN MEGHJIBHAI PARGHI,SUJATABEN BABUBHAI PARMAR,URVASHIBEN MANUBHAI PAREKH,KIRTI MUKESH BHATT,SANGITABEN RAVIKANT CHANDRATRE,MITTALBEN RAMESHBHAI PATEL,JAGRUTIBEN SANDIPBHAI BAMNELKAR,SITA MUKUND RATHVA,PRITI JIVANBHAI PRAJAPATI,JAYSHRIBEN SHAILESHBHAI MAKWANA,PANNABEN CHIMANLAL MAKWANA,JIGISHA NIKESHKUMAR SHAH,DIKSHITA RAMNIKBHAI GANDHI,GAURIBEN NITESH BAMANIYA,BELABEN MAHENDRABHARTHI GOSWAMI,CHANDIRKABEN KARSHANBHAI KATARA,NAYNABEN KUKABHAI BAMANIYA,KHUSHBUBEN JYANTILAL CHAUDHARI,ABDULKADAR AMIRHUSSAIN AJMERI,REHANABIBI MAJIDKHAN PATHAN,DIPALIBEN SURESHBHAI PRAJAPATI,SANDIPKUMAR DAHYABHAI PATEL,ANJNABEN KAJUBHAI GAVIT,MANISHA RAKESHKUMAR CHOKSI	(MR ANAND L SHARMA),MR BHAVIK J PANDYA	J.N. SINGH - SECRETARY,SUJIT GULATI - SECRETARY,M.I. JOSHI - DIRECTOR OF PRIMARY EDUCATION GUJARAT STATE,VINOD RAO - MUNICIPAL COMMISSIONER,U.G.SHAH, ADMINISTRATIVE OFFICER,,P.N.RAOL	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR NILESH A PANDYA,MR. PARTH H BHATT

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4954	MCA/2281/2016	21/11/2017	MONALISA MANILAL KHRISTI,SUNILKUMAR MAHENDRABHAI PARMAR,DAKSHABEN GAMTIYABHAI RATHVA,LOMABEN SHAILESHKUMAR SHAH,SMITABEN HARIGOPAL PATEL,JIGISHABEN BHAILALBHAI PATEL,TRUPTIBEN BHIKHABHAI PATEL,CLARISHBEN BHAILALBHAI PARMAR,DILIPBHAI AMRABHAI PATEL,SANDIPKUMAR DIPAKKUMAR PANDYA,AESTARBEN RANCHHODBHAI KHRISTI,BHAVNABEN BHOGILAL TRIVEDI,KASHMIRABEN SANJAYKUMAR RANA,VANITAKUMARI BHIKHABHAI PATEL,DAKSHABEN KIRANKUMAR PATEL,SHITALBEN ISHWARBHAI CHAUHAN,PANKAJKUMAR LILADHAR BHARVAD,DAKSHABEN VALJIBHAI MAKWANA,DHRASTIBEN SURESHBHAI MARU,HIMANSHU NARENDRAKUMAR DAVE,SEJALBEN RAJNIKANT PANDYA,ANJNABEN KISHOREKUMAR JOSHI,BHAVNABEN VASANTLAL MOCHI,PARULBEN LALLUBHAI PATEL,MITABEN BHAGVANJIBHAI PATEL,ANJELINA SAMEUL CHRISTIAN,HIRENKUMAR MAHENDRAKUMAR SHAH,PINKIBEN RAMJIBHAI PATEL,GAURANG CHUNILAL KHEMANIYA,PRAGNESHKUMAR RAMESHCHANDRA UPADHYAY,KRISHNABEN NARENDRAKUMAR BHATT,JIGAR ASHOKKUMAR THAKER,SHITALBEN MANHARBHAI PATEL,PANKAJKUMAR MANIBHAI PATEL,VINUKUMAR GANESHBHAI VANKAR,SHITALBEN CHANDUBHAI PATEL,ARCHNABEN MAHENDRAKUMAR CHRISTIAN,REKHABEN BHAILALBHAI PRAJAPATI,KANCHANBEN ODHAVJI SANGHANI,RASHMIBEN KANUBHAI PARMAR,MANISHABEN JAYENDRABHAI RANA,JAYVANT SUBHASH PATIL,NILAMBEN RAMESHCHANDRA YOGI,AMISHABEN JAYANTIBHAI PRAJAPATI,DARSHNABEN SATISHCHANDRA PANDYA,KIRTIBEN PURSHOTTAMBHAI PATEL,PALLAVIBEN JAGDISHCHANDRA VADERA,GITABEN RAMESHBHAI PATEL,ALPESH MULJIBHAI MAJMUDAR,CHETNABEN AMBALAL PARMAR,PARULBEN RAMESHBHAI PATEL,MANISHABEN BABUBHAI DALWADI,MANISHKUMAR BATUKRAY RAJPARA,KOMALBEN UDESINH SOLANKI,JAYSHRIBEN SUBHASHCHANDRA JOSHI,RINKUBEN NATVARSINH DAIMA,ANKITKUMAR ANILKUMAR SHAH,HETA HIMANSHU UPADHYAY,ALPABEN MOHANBHAI MAKVANA,KALYANIBEN PRABHATSINH PATEL,SHILPABEN JASHBHAI JADAV,PRAPTI BALWANTRAY PANDYA,NEHALBEN SANDIPKUMAR SHAH,RAJNIKANT KANTIBHAI CHAUHAN,NAYNABEN JOHNBHAI MECWAN	(MR ANAND L SHARMA),MR BHAVIK J PANDYA	DR J N SINGH - SECRETARY,SUJIT GULATI - SECRETARY,M I JOSHI - DIRECTOR OF PRIMARY EDUCATION,DR. VINOD RAV - MUNICIPAL COMMISSIONER,U G SHAH - ADMINISTRATIVE OFFICER,,P N RAOL - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR NILESH A PANDYA,MR. PARTH H BHATT
4955	MCA/2288/2016	08/09/2016	DIPESH RAJNIKANT SHETH,	MR CHETAN K PANDYA	PRABHATSINH B RANA,POLICE INSPECTOR,	GOVERNMENT PLEADER

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4956	MCA/2290/2016	28/09/2016	NAYKA ISHVARBHAI MANSHUKBHAI,RATHOD URAVADHIBEN ASHOKKUMAR,PATEL HARISHKUMAR JAYANTIBHAI,PATEL VANITABEN KANUBHAI,PATEL MANOJKUMAR SARJANBHAI,PATEL PINALBEN BHULABHAI,PATEL HINABEN ARVINDBHAI,PATEL DIPTIBEN KANUBHAI,PATEL JAYKUMAR BABARBHAI,PATEL KUSUMBEN MANGALBHAI,PATEL KIRTIBEN RAMJIBHAI,PATEL DIPESHKUMAR KUBERBHAI,PATEL CHETNAKUMARI GOVINDBHAI,PATEL DIPTIBAHEN VINUBHAI,PATEL UMESHKUMAR CHIMANLAL,PARMAR VINODKUMAR NANABHAI,VANKAR RAMESHCHANDRA DEVABHAI,UPADHAYA ALPABEN MADHUKARBHAI,PARMAR ARJUNSINH BHARATSINH,PATEL NISHABEN ARVINDBHAI,PATEL VINODKUMAR BABARBHAI,PATEL RAMILABEN KANTIBHAI,PATEL ALPESHKUMAR HARIBHAI,KHANT NIRUBEN AMRABHAI,PANCHAL MANISHABEN RATILAL,PATEL GAYARTIBEN HIRABHAI,GUJARAT KANTILAL JASHUBHAI,PATEL HETALBEN RAJESHBHAI,PATEL MEENABEN CHATURBHAI,PATEL NITABEN RAMESHBHAI,PATEL REKHABEN LALJIBHAI,MUNIYA SANKARBHAI BHAVJIBHAI,PATEL RAKESHKUMAR BHIKHABHAI,MALIVAD BHARATSINH VAJESINH,SHAH AMITKUMAR SUBHASHCHANDRA,PATEL MEENABEN KHEMABHAI,PRAJAPATI BHARATKUMAR PUJALAL,BHOI MANJULABEN KALUBHAI,PATEL SUNITABEN JAYANTILAL,BARIA BHARATBHAI DENABHAI,PATEL KOKILABEN GANDABHAI,CHAUDHARI USHABEN VITHHALBHAI,PATEL LILABEN MOTIBHAI,KHRISTI HASMUKHBHAI DANIYELBHAI,VYAS HIRALBEN PRAFULCHANDRA,PATEL ASVINKUMAR SHANTILAL,PATEL JYOTIBEN SOMABHAI,PATEL GEETABEN MOHANBHAI,SHUKLA KRUNALBEN DILIPKUMAR,SHUKLA KAMINIBEN KEYURBHAI,PATEL MAHESHKUMAR KODARBHAI,PATEL RAMESHKUMAR MAKANBHAI,PATEL KUSUMBEN RAMANLAL,PATEL KAILASHBEN NATHABHAI,PATEL MAHESHBHAI KHATUBHAI,BHANGI LALABHAI MAGANBHAI,PATEL RAMILABEN KHEMABHAI,PATEL SUDHABEN KANTIBHAI,PATEL MADHUBEN KHEMABHAI,PATEL JAYANTIBHAI KHEMABHAI,PANCHAL VIPULKUMAR ISWARLAL,SOLANKI JAYDIPSINH KANAKSINH,PATEL MAHESHKUMAR DHULJIBHAI,PATEL SHAILESHBHAI JIVANBHAI,PRAJAPATI DINESHKUMAR SHABURBHAI,DAMOR RAMILABEN NATHUBHAI,PATEL HEMANTKUMAR NARSIBHAI,PATEL JAYSHRIBEN GANSHYAMBHAI,BHATIYA JAYESHKUMAR MAGANLAL	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	RAJIVKUMAR GUPTA,BHARAT PANDIT DIRECTOR OF PRIMARY EDUCATION,K M JANI DISTRICT PRIMARY EDUCATION OFFICER,ARCHANBEN CHADHRI DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR UM SHASTRI
4957	MCA/2301/2016	15/12/2016	ABHA WIFE OF ASIT JANARDANBHAI UPADHYAY,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	ASIT JANARDANBHAI UPADHYAYA,	MS BHAVIKA H KOTECHA,KHYATI J ADHYARU
4958	MCA/2302/2016	24/08/2016	GAGAJIBHAI DHULABHAI BHARWAD,	MS SANVIDA S SONI	STATE OF GUJARAT,SUB DIVISIONAL MAGISTRATE (SDM),MAMLATDAR,JAYANTIBHAI M. PATEL - ASSISTANT GEOLOGIST / MINES SUPERVISOR	DS AFF.NOT FILED (N)
4959	MCA/2303/2016	24/08/2016	MOHANBHAI MEPABHAI BHARWAD,	MS SANVIDA S SONI	STATE OF GUJARAT,SUB DIVISIONAL MAGISTRATE (SDM),POLICE INSPECTOR,ASSISTANT GEOLOGIST / MINES SUPERVISOR-JAYANTIBHAI M PATEL	DS AFF.NOT FILED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
4960	MCA/2304/2016	30/09/2016	RAMESHBHAI CHANDUBHAI SOLANKI,	MS ASHLESHA M PATEL	RAJ GOPAL, SECRETARY,VISHAL GUPTA, DISTRICT DEVELOPMENT OFFICER,HIRABHAI K PANCHAL, TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR MANISH J PATEL
4961	MCA/2307/2016	01/12/2016	MITAL JIGNESHKUMAR JADAV,	MR PRAVIN GONDALIYA	JIGNESHKUMAR DAYALAL JADAV,	(MS S S PATHAN)
4962	MCA/2313/2016	13/12/2017	JILUBHA KESHRISINH VAGHELA,	MR DG CHAUHAN,RONAK D CHAUHAN	I M SHEKH - JOINT SECRETARY,BHARGAVI R DAVE (IAS),BHARATBHAI S CHAUDHARY - EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
4963	MCA/2314/2016	13/12/2017	SHANKARBHAI NARANBHAI MAKWANA,KESHAVLAL KHUSHALDAS JADAV	MR DG CHAUHAN,RONAK D CHAUHAN	I M SHEKH - JOINT SECRETARY,BHARGAVI R DAVE (IAS),BHARATBHAI S CHAUDHARY - EXECUTIVE ENGINEER	GOVERNMENT PLEADER,MR HS MUNSHAW
4964	MCA/2316/2016	26/08/2016	ASHOK SOMNATH PANDYA,	MS LILU K BHAYA	ANIL MUKIM, I.A.S. OR HIS SUCCESSOR IN OFFICE,P.K.TANEJA,I.A.S. OR HIS SUCCESSOR IN OFFICE,KANDARP R. DESAI OR HIS SUCCESSOR IN OFFICE,A.J.RAVAT OR HIS SUCCESSOR IN OFFICE	
4965	MCA/2318/2016	06/10/2016	PATEL RATILAL MANILAL,HARISHCHANDRA PRAHLADCHANDRA PATEL	MR. HARDIK J JANI	STATE OF GUJARAT,RAJSHREEBEN GADHAVI DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER,KIRANPAL VERMA GENERAL MANAGER O.N.G.C.,SANJEEV KUMAR CHATURVEDI DEPUTY GENERAL MANAGER (H R) O.N.G.C.,NAVINKUMAR NAUTIYAL CHIEF ENGINEER(DRILING) LAQ,NARPATSINGH SODHA HEAD OF LEGAL DEPARTMENT(ONGC),H N PATEL SURVEY OFFICER(ONGC),ARVINDJI BHALAJI THAKOR POLICE CONSTABLE,VIRENDRASINH YADAV DISTRICT SUPERINTENDENT OF POLICE	
4966	MCA/2325/2016	14/09/2016	NTITNKUMAR DEVSIBHAI THESIYA,	MR. JAINISH P SHAH	PANKAJ JOSHI,N.P.RAVAL,C.V.BALDHA, PRINCIPAL	
4967	MCA/2331/2016	19/12/2016	BALWANT VIR SING,	MR OMPRAKASH KHURANA	G.C.AGRAWAL,	REFUSED SERVED (N)(10)
4968	MCA/2332/2016	09/09/2016	KADIWALA ABIDULLA AIYUB,	MR N P CHAUDHARY	STATE OF GUJARAT,AMIT ARORA, DISTRICT DEVELOPMENT OFFICER,RAMILABEN PARMAR, TALUKA DEVELOPMENT OFFICER,HARIBHAI BHUTADIYA, TALATI CUM MANTRI	
4969	MCA/2333/2016	09/04/2018	PURSHOTTAMBHAI SADABHAI PARMAR,	MS G R VIJAYALAKSHMI	SUNAYNA TOMAR,M.I.JOSHI,JAYESHBHAI C. PANDYA,MHESH AMBALAL LIMBACHIYA,GANPATLAL P. VANZARA	
4970	MCA/2334/2016	27/09/2016	DEVJIBHAI RANABHAI MAKWANA,	MRS REKHA H KAPADIA,H R KAPADIA,(KHUSHBOO P THAKORE)	STATE OF GUJARAT,RASULBHAI DADUBHAI OTHA,,KANDRAKBHAI DESAI, DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED
4971	MCA/2339/2016	12/06/2019	AMTHABHAI UMEDBHAI PATEL,CHAMANBHAI AMTHABHAI PATEL,TRIBHOVANBHAI AMTHABHAI PATEL,NAROTTAMBHAI AMTHABHAI PATEL	MR .B A PATEL	KANTIBHAI UJMALBHAI LAVAR (PANCHAL),SITABEN KESARBHAI RABARI	NOTICE SERVED,MR DHAVAL M BAROT
4972	MCA/2346/2016	13/12/2017	SHARDABEN VIRENDRABHAI SOLANKI W/O LATE VIRENDRABHAI HIMATBHAI SOLANKI,	MR RAJESH P MANKAD	T V GAJERA EXECUTIVE ENGINEER,P B PATEL DEPUTY EXECUTIVE ENGINEER,S.B. VASAVA,ANIL MUKIM	,GOVERNMENT PLEADER
4973	MCA/2349/2016	23/08/2016	PRAFULKUMAR AMBALAL SHAH,	HL PATEL ADVOCATES	BANKIM VALLABHDAS SHAH,	
4974	MCA/2354/2016	20/02/2019	CHANDRIKABEN SHANTILAL PATEL,	MR KB PUJARA	L CHUANGO,M I JOSHI - DIRECTOR OF PRIMARY EDUCATION,ARCHANABEN CHAUDHARY - DISTRICT PRIMARY EDUCATION OFFICER,CHHAGANBHAI L CHARPOT - DISTRICT EDUCATION OFFICER,MUNENDRABHAI PARSHOTTAMBHAI PATEL - PRESIDENT / SECRETARY,DINESHBHAI KALIDAS PATEL - PRINCIPAL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED BY DS,MR UM SHASTRI,MS MAMTA R VYAS
4975	MCA/2355/2016	06/02/2018	BHURABHAI BHIKHABHAI RATHWA,	MR RAJESH P MANKAD	BIPINBHAI D NAGAR DY ENGINEER,	GOVERNMENT PLEADER

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4976	MCA/2362/2016	04/12/2017	RAJESHBHAI RAJNIKANT SEVAK,PRAVIN MOHANBHAI GHETIYA,MANSUKHBHAI SHAMJIBHAI BHESANIA,PARESH BABUBHAI KARGATIA,MANSUKH BHANJIBHAI SAVANI,ASHOK MAGANLAL BHATT,BHAVNABEN NATHABHAI VIROJA,RAJENDRA HARSUKHLAL JANI,KALA JAGMALBHAI BHUVA	MR JJ YAJNIK	SHRI K.SHRINIVAS STATE OF GUJARAT,ANIL MUKIM SECRETARY,SMT. ANITA KARWAL,MR. P.D. PALSANA SECRETARY,J.N.SINGH SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED BY DS
4977	MCA/2363/2016	19/02/2018	ASHOKBHAI CHUNILAL BAGUL,	HCLS COMMITTEE,MR M D RAHEVAR	SONGADH NAGARPALIKA,RAKESH SHANKAR YADAV	NOTICE SERVED BY DS,MS. KRUTI M SHAH
4978	MCA/2364/2016	21/09/2016	PATEL RAMABHAI VECHATBHAI,	MR ASHISH B DESAI	STATE OF GUJARAT,TAKHATSINH BADALSINH RATHOD POLICE INSPECTOR	GOVERNMENT PLEADER
4979	MCA/2365/2016	04/10/2016	BARIA GANPATSINH SAMARSINH,GOSWAMI PRAVINBBHARTHI BABUBHARTHI,CHAMAR BABUBAI MONGHABHAI,PATEL RAJENDRABHAI SHAMBHUBHAI,PATEL HASMUKHBHIA MAFATLAL,CHAVDA RATILAL KESHAVLAL,RAVAL MANISHKUMAR PRAHLADBHAI,DAVE MAHESHKUMAR AMBALAL,RAVAL MANOJKUMAR JAYANTILAL,PATEL DAHYABHAI MOHANBHAI,PATEL JITENDRAKUMAR BALDEVBHAI,PANCHAL LILUBHAI GOPALDAS,RAVAL PANKAJKUMAR JAYANTILAL,VAGHELA VIKRAMBHAI BABABHAI,TRIVEDI JAYSHREEBEN RASMIKANT,PATEL KAPILABEN BHARATBHAI,PRAJAPATI HONIBEN KHODABHAI,CHAUHAN SAJANBEN AGARSINH,RAVAL VISHNUPRASAD PRAHLADBHAI	MR.DIPAK B PATEL	J N SINGH ADDL CHIEF SECRETARY,ANIS M MANKAD DIRECTOR OF TECHNICAL EDUCATION DEPARTMENT,,PANKAJ JOSHI SECRETARY,M S PATEL PRINCIPAL	
4980	MCA/2366/2016	29/09/2016	ASHOKBHAI RATILAL KOSHTI,	S D MANSURI	STATE OF GUJARAT,J M PATEL,M U MASI	
4981	MCA/2367/2016	13/10/2016	DHROPADIBEN D/O KHEMJIBHAI LAFA,	MS G R VIJAYALAKSHMI	MANOJKURA DEVAJI PUROHIT,	
4982	MCA/2368/2016	07/02/2017	POOJA NARENDRABHAI VITHALANI,	HCLS COMMITTEE,MR. MANOJ T DANAK	HITUL JAYANTILAL POPAT,	NOTICE SERVED
4983	MCA/2376/2016	15/01/2018	SHAILESH N PANDYA,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	P P KOTAK - PRINCIPAL,K B PANDYA - UNDER SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
4984	MCA/2378/2016	21/02/2017	MAHENDRA AMBALAL BHATT,	MR TR MISHRA	J P GUPTA OR HIS SUCCESSOR IN OFFICE,R B PATEL OR HIS SUCCESSOR IN OFFICE,SUDHIR B PATEL OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,MR D M AHUJA,MR HS MUNSHAW
4985	MCA/2380/2016	09/02/2018	KANCHANBHAI CHANDUBHAI RATHWA,	MR RAJESH P MANKAD	BIPINBHAI D NAGAR,	GOVERNMENT PLEADER
4986	MCA/2381/2016	02/03/2017	SHILPA W/O HEMANT MANJIBHAI VAGH AND D/O HARIBHAI RANVA,	HCLS COMMITTEE,MR. RADHESH Y VYAS	HEMANT MANJIBHAI VAGH,	MR.DIPAK B PATEL
4987	MCA/2395/2016	18/12/2018	PARAESHBHAI ABHESINH THAKORE,	MR DILIP B RANA	KIRTIBHAI MANILAL PATEL,MAHESHKUMAR MAHASHANKAR RAVAL,BHADRESHBHAI BABULAL PATEL	MR DIPAN DESAI
4988	MCA/2397/2016	30/08/2016	JANAKBHAI BALDEVBHAI THAKKAR,	MR. JAY M THAKKAR,MEET M THAKKAR	STATE OF GUJARAT,JAYDEEPBHAI ARVINDBHAI BAROT,S R TANDEL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
4989	MCA/2399/2016	23/11/2016	SIDDHARTH M JHA,	MR AMIT M PANCHAL	PRAVIR KRISN - JOINT SECRETARY (PORTS),	MR DEVANG VYAS
4990	MCA/2401/2016	14/10/2016	DHANABHAI MAVABHAI CHAMAR,SHAUKATALI YUSUFALI SAIYAD,VIKRAMBHAI SHABHAI PAGI,LAXMANBHAI VAJESING PARMAR,GAURANG PRAMODRAI VYAS,SHATISHKUMAR RAMANLAL VARIA,AMARSINH SABURBHAI PATELIYA,SHAILESHBHAI PUNAMBHAI PATEL,JAYANTILAL MAYJIBHAI PATEL,AMBALAL BABARBHAI PARMAR	MR DIPAK R DAVE	R. K. PATEL,A. K. PATEL,VIJAYSINH A. VAGHELA, DISTRICT DEVLOPMENT OFFICER	,MR UM SHASTRI

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4991	MCA/2408/2016	02/09/2016	SURESHKUMAR GIRDHARLAL TANNA,HARSHADKUMAR GIRDHARLAL TANNA,GHANSHYAMBHAI GIRDHARLAL TANNA,RANJANBEN GHANSHYAMBHAI TANNA,DAYAGAURI CHHABILDAS SODHA @ DAYAGAURI GIRDHARLAL TANNA,NIMABEN SURESHBHAI TANNA	MR AR GUPTA,ADITYA A GUPTA	AUTHORISED OFFICER,	
4992	MCA/2409/2016	26/12/2018	G A BADAMI (BADAMI GULAM ABBAS HAJI ALARAKHABHAI),	MS MAMTA R VYAS	PRAVINABEN M HALARI,KANTIBHAI R PANCHANI,B K PATEL	GOVERNMENT PLEADER,MR VH DESAI
4993	MCA/2410/2016	08/01/2019	MAHESHBHAI JINABHAI SARVAIYA,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
4994	MCA/2411/2016	08/01/2019	KETANBHAI JAGDISHCHANRA VYAS,KETANBHAI MANSUKHLAL MEHTA,RAMESHBHAI BABUBHAI GUJARIYA,KISHOREBHAI MADHUBHAI PARMAR	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
4995	MCA/2412/2016	08/01/2019	SOMATBHAI PUNABHAI GOHIL,PRAVINBHAI BALABHAI BHALIYA,HITESHBHAI GANESHBHAI DODIYA,HIRENSINH DILIPSINH GOHIL,CHETANSINH ABHESINH PARMAR	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
4996	MCA/2413/2016	08/01/2019	ARVINDBHAI JERAMBHAI PARMAR,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
4997	MCA/2414/2016	08/01/2019	HIMANSHU HASMUKHBHAI PATEL,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
4998	MCA/2415/2016	08/01/2019	SANJAYBHAI ABHESANGBHAI BAROT,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
4999	MCA/2416/2016	08/01/2019	PRAVINBHAI RAMSHIBHAI RABARI,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5000	MCA/2417/2016	08/01/2019	JIGNESHBHAI PRAVINCHANDRA BHATT,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5001	MCA/2418/2016	08/01/2019	GANESHBHAI VASHRAMBHAI CHAUHAN,RAJUBHAI BABUBHAI BHIL,VIMALBHAI HARESHBHAI BHATT	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5002	MCA/2419/2016	08/01/2019	KESHAVBHAI LAKHMANBHAI CHAUHAN,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5003	MCA/2420/2016	08/01/2019	PRAVINBHAI DHIRUBHAI BARAIYA,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5004	MCA/2421/2016	08/01/2019	JAGDISHBHAI CHHAGANBHAI DHAPA,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5005	MCA/2422/2016	08/01/2019	HITESHBHAI GAJENDRABHAI PANDYA,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5006	MCA/2423/2016	08/01/2019	RAJUBHAI BABUBHAI GUJARIYA,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5007	MCA/2424/2016	08/01/2019	HARSHADBHAI LAKSHMANBHAI BHASKAR,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5008	MCA/2425/2016	08/01/2019	NITINBHAI MANUBHAI SHIYAL,	MR DIVYESH SEJPAL	SHIVRAJ KISHORESINH KHUMAN THE CHIEF OFFICER,	THAKKAR AND PAHWA ADVOCATES
5009	MCA/2429/2016	03/10/2016	THE WORKMAN,	MS RV ACHARYA	RAVI PARMAR, THE CHAIRMAN,KALINDI GANDHI, THE CHIEF MEDICAL OFFICER,PRAMOD CHARUTVEDI, THE PRESIDING OFFICER	NOTICE SERVED BY DS,MR KV GADHIA

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5010	MCA/2430/2016	12/09/2016	JITABEN ASHOKBHAI PATEL,	ANAND Y TRIVEDI	GOYAL TOWER FLAT OWNERS ASSOCIATION,JAGDISHCHANDRA KABRA DALAL (CHAIRMAN OF GOYAL TOWER FLAT OWNERS ASSOCIATION),SHRIPALBHAI DALAL(SECRETARY OF GOYAL TOWER FLAT OWNERS ASSOCIATION),PINKALBHAI (JOINT SECRETARY OF GOYAL TOWER FLAT OWNERS ASSOCIATION),PRAKASHBHAI SUDHAKARBHAI (TREASURER COMMITTEE OF GOYAL TOWER FLAT OWNERS ASSOCIATION),BHUPENDRABHAI (COMMITTEE MEMBER OF GOYAL TOWER FLAT OWNERS ASSOCIATION)	
5011	MCA/2431/2016	12/09/2016	ASHOKBHAI CHANDUBHAI PATEL,	ANAND Y TRIVEDI	GOYAL TOWER FLAT OWNERS ASSOCIATION,JAGDISHCHANDRA KABRA DALAL (CHAIRMAN OF GOYAL TOWER FLAT,SHRIPALBHAI DALAL (SECRETARY OF GOYAL TOWER FLAT,PINKALBHAI (JOINT SECRETARY OF GOYAL TOWER,PRAKASHBHAI SUDHAKARBHAI (TREASURER COMMITTEE OF GOYAL TOWER FLAT,BHUPENDRABHAI (COMMITTEE MEMBER OF GOYAL	
5012	MCA/2432/2016	27/12/2018	RATHOD GIRDHARBHAI DEVJIBHAI,	MR DILIP L KANOJIYA	JAYKARAN C SING,	
5013	MCA/2442/2016	29/01/2019	VASANTRAY TALAKCHAND KAMDAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI NAGARPALIKA,R. C. DAVE, CHIEF OFFICER,SANJAYBHAI VITHALBHAI MAVANI ALIAS K P MAVANI	NOTICE SERVED BY DS,MR PREMAL R JOSHI
5014	MCA/2456/2016	15/12/2016	AFRIN SHAHEZADHUSSAIN ANSARI,	MR RAKESH B SHARMA	ANSARI SHAHEZADHUSSAIN GULAMHUSSAIN,	NOTICE SERVED
5015	MCA/2457/2016	06/10/2016	JAGDISHPRASAD KUNDARAM RAMURAM MUND,	MR DS VASAVADA	RAJIV INDRAVADAN MODI - MANAGING DIRECTOR,VARUN UPADHYAY - VICE PRESIDENT (HR)	NOTICE SERVED BY DS,NANAVATI ASSOCIATES
5016	MCA/2458/2016	01/09/2016	RAMKEVAL RAMNARESH BRIJMOHAN YADAV,	MR DS VASAVADA	RAJIV INDRAVADAN MODI - MANAGING DIRECTOR,VARUN UPADHYAY - VICE PRESIDENT (HR)	
5017	MCA/2459/2016	01/09/2016	DIWAKAR RAMADHAR SHIVSHANKERSINH RAJPUT,	MR DS VASAVADA	RAJIV INDRAVADAN MODI - MANAGING DIRECTOR,VARUN UPADHYAY - VICE PRESIDENT (HR)	
5018	MCA/2460/2016	14/03/2017	USHABEN VENKETASH AIYAR,	MR CHINTAN S POPAT	VENKETASH VARDHARAJ AIYAR,	HCLS COMMITTEE,MR NIKUL K SONI
5019	MCA/2468/2016	22/01/2018	VIKRAMKUMAR ARJUNSIGH CHAVDA,	NIYATI V VAISHNAV	RAJEEV P GUPTA,J. K. GANDHI, COMMISSIONER OF SCHOOL,H. N. RAJGURU, DISTRICT EDUCATION OFFICER,ILLABEN PARMAR, PRINCIPAL - V K KANYA VIDYALAY	,GOVERNMENT PLEADER,MR IMTIYAJ M KURESHI
5020	MCA/2472/2016	02/04/2019	CHANDRAKANT GORDHANBHAI KHAGRAM,	MR TR MISHRA	HIREN PATEL,	NANAVATI ASSOCIATES
5021	MCA/2475/2016	23/01/2017	UDESINH VAJESINH BARIA,	MR DIPAK R DAVE	R A SERASIYA,BHIKHABHAI SHANKARBHAI VALAND	GOVERNMENT PLEADER
5022	MCA/2478/2016	13/10/2016	VALSING JETABHAI VASAIYA,	MR DIPAK R DAVE	D R PATEL,N R PATEL	GOVERNMENT PLEADER
5023	MCA/2480/2016	10/10/2016	UPENDRARAI SHIVLAL BRAHMBHATT,		HEMANTKUMAR UMIYASHANKAR BHATT,CHAIRMAN BAR COUNCIL OF GUJARAT	
5024	MCA/2483/2016	07/09/2016	GIRISH HIRALAL DESAI,	MR PRABHAKAR UPADYAY	MS. D THARA-AHMEDABAD MUNICIPAL CORPORATION,ARJAV SHAH- TRANSPORT MANAGER - AHMEDABAD MUNICIPAL TRANSPORT SERVICE	
5025	MCA/2485/2016	21/10/2016	ASHOK SOMNATH PANDYA,	MS LILU K BHAYA	ANIL MUKIM, IAS OR HIS SUCCESSOR IN OFFICE,P.K.TANEJA, IAS OR HIS SUCCESSOR IN OFFICE,KANDARP R. DESAI, OR HIS SUCCESSOR IN OFFICE,CHANDRAKALA R. PANDIT,OR HER SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
5026	MCA/2494/2016	17/03/2017	ANITABEN @ VIDHI KAMLESH DATTWANI,	MR SANJAY PRAJAPATI	KAMLESH NARAYANDAS DATTAWANI,	DR.ABHISST K THAKER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5027	MCA/2496/2016	04/02/2019	MUGATLAL PRANSHANKAR PANDYA,	MR MEHUL M MEHTA	DIVISIONAL CONTROLLER,GENERAL MANAGER,PRESIDING OFFICER	NOTICE NOT RECD BACK,NOTICE SERVED,MR GM JOSHI
5028	MCA/2497/2016	28/03/2017	MANJULABEN JAYANTIBHAI BHITORA D/O PALJIBHAI DALABHAI KHANDVI,	MR HEMANT B RAVAL	JAYANTIBHAI MANUBHAI BHITORA,	MR NILESH I JANI,HCLS COMMITTEE
5029	MCA/2498/2016	29/11/2016	HESTIA HOSPITALITY PRIVATE LIMITED,ANSHUMAN MOHTA	MR RAJENDRA K GOLANI,ANKIT N DIWANJEE	GEO DESIGNS AND RESERACH PRIVATE LIMITED,PRADIP CHAUHAN MANAGING DIRECTOR, GEO DESIGNS & RESEARCH PRIVATE LIMITED,ASSOCIATED CONSTRUCTION A PROPRIETOR FIRM,INDER MATAI PROPRIETOR ASSOCIATED CONSTRUCTION	NOTICE SERVED BY DS
5030	MCA/2501/2016	11/01/2019	VAJAJI KUMBHAJI THAKOR,PUNAJI RAYAJI THAKOR,SHANTABEN SARDARJI THAKOR WIDOW OF SARDARJI KUNVARJI THAKOR	MR PH PATHAK,MS REENA M KAMANI	RAJ GOPAL, SECRETARY OR HIS SUCCESSOR IN OFFICE,RAMESHBHAI R RAJYAGURU, DIST. DEVELOPMENT OFFICER,YOGESHBHAI BHAVSAR, TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
5031	MCA/2507/2016	22/09/2016	VAJUBHAI NAGJIBHAI MAKWANA,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5032	MCA/2508/2016	22/09/2016	DEVSHANKER VENISHANKER BHATT,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5033	MCA/2509/2016	22/09/2016	ARVINDBHAI PRANSHANKER DHANDHALIYA,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5034	MCA/2510/2016	22/09/2016	BHUPATBHAI ARJANBHAI CHAUHAN,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5035	MCA/2511/2016	22/09/2016	RAZAKBHAI RAHIMBHAI BELIM,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5036	MCA/2512/2016	22/09/2016	BHUPATBHAI PRANSHANKER DHANDHALIYA,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
5037	MCA/2513/2016	22/09/2016	KIRITSINH RANUBHA SARVAIYA,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5038	MCA/2514/2016	22/09/2016	SHASHIKANTBHAI BHUKHALAL VYAS,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5039	MCA/2515/2016	22/09/2016	POPATBHAI SHAMJIBHAI BARAIYA,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5040	MCA/2516/2016	22/09/2016	RASIKBHAI HARIBHAI CHAUHAN,	MR MUKESH H RATHOD	M K JADAV - SECRETARY OF NARMADA IRRIGATION WATER SUPPLY AND KALPSAR DIVISION,R L MAKWANA - SUPERINTENDING ENGINEER,N D SOLANKI - EXECUTIVE ENGINNER	GOVERNMENT PLEADER
5041	MCA/2517/2016	22/09/2016	TIHABHAI BHOJABHAI CHOSAN,	MR MUKESH H RATHOD	M K JADAV - SECRETARY OF NARMADA IRRIGATION WATER SUPPLY AND KALPSAR DIVISION,R L MAKWANA - SUPERINTENDING ENGINNEER,N D SOLANKI - EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5042	MCA/2518/2016	22/09/2016	VALJIBHAI PREMJIBHAI VAGHELA,	MR MUKESH H RATHOD	M K JADAV - SECRETARY OF NARMADA IRRIGATION WATER SUPPLY AND KALPSAR DIVISION,R L MAKWANA - SUPERINTENDING ENGINEER,N D SOLANKI - EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5043	MCA/2519/2016	22/09/2016	MOJGAR DEVGAR GOSAI,	MR MUKESH H RATHOD	M K JADAV - SECRETARY OF NARMADA IRRIGATION WATER SUPPLY AND KALPSAR DIVISION,R L MAKWAMA - SUPERINTENDING ENGINEER,N D SOLANKI - EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5044	MCA/2521/2016	16/04/2019	BACHUBHAI TAVARAJI GAMETI,	MR RAJESH P MANKAD	MANUBHAI DHANJIBHAI KATARA,DILIPBHAI SUNILBHAI PATEL -PRINCIPAL,M M UPADHYAY	NOTICE SERVED BY DS,MS. KRUTI M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5045	MCA/2523/2016	22/09/2016	RAJAKBHAI BAHADURALI DANARI,	MR MUKESH H RATHOD	M K JADAV - SECRETARY OF NARMADA IRRIGATION WATER SUPPLY AND KALPSAR DIVISION,R L MAKWANA - SUPERINTENDING ENGINEER,N D SOLANKI - EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5046	MCA/2524/2016	22/09/2016	RUSTAMKHAN BILALKHAN PATHAN,	MR MUKESH H RATHOD	M.K.JADAV, SECRETARY,R.L.MAKWANA, SUPERINTENDING ENGINEER,N.D.SOLANKI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5047	MCA/2525/2016	26/12/2016	PREMILABEN DHANJIBHAI GOHIL SINCE DECD THROUGH HER HUSBAND,BAKULABEN DAHYALAL PANDYA,BIPINCHANDRA SHARADCHANDRA RATESHWAR	MR KB PUJARA	J. N. SINGH,MONA KHANDHAR,ANIL MUKIM,J. P. GUPTA, COMMISSIONER,N. B. DHOLAKIYA, ADDITIONAL DIRECTOR,B. R. RAVAL, MAHUVA NAGARPALIKA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,THAKKAR AND PAHWA ADVOCATES
5048	MCA/2531/2016	18/03/2019	WORKMAN MEMBER OF GUJARAT MAJUR MAHAJAN SANGH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI NAGARPALIKA,R C DAVE,SANJAYBHAI VITHALBHAI MAVANI ALIAS K P MAVANI,	NOTICE SERVED BY DS,MR PREMAL R JOSHI
5049	MCA/2532/2016	03/04/2019	KAILASBEN RAVISHANKAR THAKKAR,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	MAHUVA MUNICIPALITY,SHIVRAJSINH KISHORSINH KHUMAN,SURESHBHAI S. PANDYA	NOTICE SERVED BY DS,THAKKAR AND PAHWA ADVOCATES,(MR NIRZAR S DESAI)
5050	MCA/2535/2016	09/09/2019	VISHNUPRASAD HIMMATRAM JOSHI,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	DHIREN D PANDYA,A J SHAH - COMMISSIONER OF HIGHER EDUCATION,PANKAJ JOSHI - SECRETARY,N I PATEL - DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,MR AR THACKER,SHIVANG A THACKER
5051	MCA/2536/2016	14/09/2016	DHOKIA KAJAL MOHANBHAI,	MR TR MISHRA	RAJIVKUMAR GUPTA OR HIS SUCCESSOR IN OFFICE,	
5052	MCA/2538/2016	22/12/2017	KANCHANBEN SURESHBHAI PATEL,	MR NIRAV K PADHIYAR	STATE OF GUJARAT,A H GORI,DISTRICT SUPERINTENDENT OF POLICE,DISTRICT SUPERINTENDENT OF POLICE,POLICE INSPECTOR,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER
5053	MCA/2540/2016	26/03/2019	GUJARAT MAZDOOR SENA,DEEPAK RAMANBHAI KAHAR,SANDEEPKUMAR ISHWARBHAI MAHIDA,DHARMESH NARENDRASINH VASAVA,DEVANGKUMAR MUKESHBHAI BHATT,NILESHBHAI BHURABHAI MUNIYA,GIRISHBHAI ANILBHAI PARMAR,DHARMESH MANUBHAI BHABHOR,GAURANG MAHENDRABHAI PANCHAL	(MR RD RAVAL)	VADODARA MUNICIPAL CORPORATION,HIRABHAI SOMABHAI PATEL-EX. MUNICIPAL COMMISSIONER,VINOD RAO,VIJAY VAIRAGI,N K MEENA,MILAN RAMESHBHAI HANDE,MAHIPAL GOVUBHA ZALA,RAMESH MOTIBHAI PATEL,DEVANG CHANDRASHEKHAR BHATT	NANAVATI & CO.
5054	MCA/2549/2016	22/01/2019	CHANDRASINH AMARSINH RATHOD (CHANDUBHAI),KAPILABEN BHIKHABHAI PADHIYAR WD/O BHIKHABHAI PADHIYAR,MAGANBHAI S MAKWANA,AMARSINH PARSHOTTAM RAJPUT,ANVARSINH GULABSINH RATHOD,ARUN SAMPAT RAO LOKHANDE,GHANSHYAMBHAI K RAJPUT,VIJAYKUMAR RAMANBHAI GOHIL,RAMESHBHAI SIMONBHAI DABHI,CHIMANBHAI BABUBHAI MAKWANA,KANTIBHAI BABUBHAI MAKWANA,LALABHAI (CHATRASINH) REVJIBHAI SOLANKI,IJMUDHIN UDESINH RATHOD,PANDURANG THAKARAM PEDENKAR	MR RAJESH P MANKAD	AMIT S BHATNAGAR - MANAGING DIRECTOR,MANISH JANAKRAY PATHAK - LAW OFFICER	MR HARSHAD J SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5055	MCA/2555/2016	09/09/2016	NANUBHAI VELJIBHAI THAKKAR [SINCE DECEASED],KAUSHIK NANUBHAI MAJITHIA,RAJENDRA NANUBHAI MAJITHIA,TEJAS NANUBHAI MAJITHIA,HEIRS OF DECEASED MOHANBHAI VELJIBHAI THAKKAR,RASMIBHAI MOHANBHAI THAKKAR,NIKHILBHAI MOHANBHAI THAKKAR,MAGANBHAI VELJIBHAI THAKKAR	MS TRUSHA K PATEL	STATE OF GUJARAT,GUJARAT REVENUE TRIBUNAL,PRANT OFFICER AND DY. COLLECTOR,R.C.RAOL, MAMLATDAR AND ALT,HIMANSHUBHAI NAVINBHAI HARIYA,JIVANLAL BHAGWANDAS - THROUGH POA HOLDER - KIRITBHAI SHAH,HEIRS OF DECEASED MANGAJI JAGUJI THAKOR,LAXMANJI @ LAKHAJI MANGAJI,CHANDUJI MANGAJI,ATMARAM @ ATAJI MANGAJI [SINCE DECEASED],GANGABEN MANGAJI,HEIRS OF DECEASED RAMTUJI JAGUJI THAKOR,RAMESHJI RAMTUJI THAKOR,SHAKRAJI RAMTUJI THAKOR,VISHNUJI RAMTUJI THAKOR,HEIRS OF DECEASED SOMAJI JAGUJI THAKOR,LASSIBEN D-O SOMAJI JAGUJI THAKOR,DIWALIBEN WD-O SOMAJI JAGUJI THAKOR	
5056	MCA/2558/2016	19/04/2017	KHYATI GANDHADARA W/O DEVENDRA GADHADARA D/O KANUBHAI DHOLAKIYA,	MR YN RAVANI	DEVENDRA DASHRATBHAI GADHADARA S/O DASHRATBHAI PREMJIBHAI GADHADARA,	MR AJAY S JAGIRDAR
5057	MCA/2559/2016	22/09/2016	CHIMANBHAI DAMJIBHAI VYAS,	MS. KRUTI M SHAH	ASHISHKUMAR BHATIYA - THE POLICE COMMISSIONER,	GOVERNMENT PLEADER
5058	MCA/2561/2016	21/11/2017	BABUBHAI NANJIBHAI SOLANKI,	MR. VISHAL P THAKKER	NARENDRA SOLANKI, EXECUTIVE ENGINEER,MAHESH GANDHI, DY. EXECUTIVE ENGINEER,P.N.RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND	,GOVERNMENT PLEADER
5059	MCA/2567/2016	08/11/2016	BHAVNABEN MANVESHKUMAR RAVAL,	MRS KRISHNA G RAWAL	MUKESHKUMAR MUNICIPAL COMMISSIONOR,ARJOV SHAH TRANSPORT MANAGER	MR HS MUNSHAW
5060	MCA/2571/2016	20/12/2018	PRAVINBHAI KANTILAL VACHHANI,KESHAVLAL TEJABHAI VEKARIA,MANSUKH ODHAVDAS KUBAVAT	MR. MUKESH T MISHRA	M.K.JADAV, SECRETARY,	NOTICE SERVED BY DS
5061	MCA/2576/2016	10/10/2016	NISARTA SUKHRAMBHAI PARSINGBHAI,	MR BOMI H SETHNA	STATE OF GUJARAT,DHARMENDRASINH BHIKHUSINH VAGHELA,PARESH ISHVARBHAI SOLANKI	
5062	MCA/2579/2016	12/02/2019	RAKESHKUMAR SHARMA,	MR PH PATHAK,MS REENA M KAMANI	UDAY SHUKLA, CHIEF SECURITY COMMISSIONER,UDAY RAJSINGH, DIVISIONAL SECURITY COMMISSIONER	NOTICE NOT RECD BACK,MR RAMNANDAN SINGH
5063	MCA/2586/2016	04/09/2017	GITABEN NAROTTAMDAS SOLANKI,	MR DP JOSHI	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT	GOVERNMENT PLEADER
5064	MCA/2587/2016	17/04/2018	BHARADA NARANBHAI DEVABHAI,	MR. MUKESH T MISHRA	M K JADAV,	GOVERNMENT PLEADER
5065	MCA/2588/2016	30/03/2017	PRIYA ASHVINKUMAR SUTHAR W/O JIGNASHU MAHESHBHAI MAHIDHARIYA,	MR. HEMAL SHAH	JIGNASU MAHESHBHAI MAHIDHARIYA,	APURVA K JANI
5066	MCA/2591/2016	16/09/2016	HARIBHAI LALLUBHAI PATEL,	MS HARSHAL N PANDYA	J. P. GUPTA,ANIL MUKIM,J. P. GUPTA,P. N. RAOL,K.A. RATHVA	
5067	MCA/2599/2016	15/12/2017	AMRABHAI VIRABHAI PARMAR,	MR DP JOSHI	P N RAOL DIRECTOR PENSION AND PROVIDENT FUND OFFICE,MADHUKANTBHAI S ACHARYA DISTRICT EDUCATION OFFICER,P K BALAT DISTRICT ASSISTANT EXAMINER,L CHAANGO SECRETARY EDUCATION DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5068	MCA/2600/2016	26/03/2019	PATEL UJJAVALKUMAR JAYANTILAL,RAHUL ISHVARBHAI BHARUCHI,NAKULSINH JITSINH MAKWANA,HIMANSHU AMRUTLAL PANCHAL,VISHAL AMRISHBHAI TRIVEDI,BHAVESHKUMAR BABULAL PATEL	(MR RD RAVAL)	MUNICIPAL CORPORATION OF VADODARA,HIRABHAI SOMABHAI PATEL,VIJAY VAIRAGI,N K MEENA,MILAN RAMESHBHAI HANDE,MAHIPAL GOVUBHA ZALA,RAMESH MOTIBHAI PATEL,DEVANG CHANDRASHEKHAR BHATT	NOTICE SERVED BY DS,NANAVATI & CO.
5069	MCA/2601/2016	21/12/2018	DILIPSINH BALUBHA PARMAR,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	S.K.NEGI,M.G.PATEL	MR SP HASURKAR
5070	MCA/2611/2016	06/02/2018	MEHBUBMIYA YAKUBMIYA SHAIKH,	MR MA KHARADI	MUKESH KUMAR, MUNICIPAL COMMISSIONER,,	MR HS MUNSHAW
5071	MCA/2616/2016	19/10/2016	NARENDRASINH CHATURSINH GOHIL,	TATVDEEP J JANI	IMTIYAZ SHAIKH-DISTRICT SUPERINTENDENT OF POLICE,DIGUBHA BHAVANSINH CHUDASAMA- POLICE SUB INSPECTOR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5072	MCA/2622/2016	17/04/2017	KINJAL DAKSHESHBHAI DEVENDRAKUMAR CHAUHAN,	MR NK MAJMUDAR	DAKSHESH DEVENDRAKUMAR CHAUHAN,	DS AFF.NOT FILED (R),AMAR ANIL PURANI
5073	MCA/2626/2016	17/07/2019	GOMIBEN BODHABHAI,	MR DHARMESH V SHAH	PRAVINCHANDRA VALJIBHAI GAJJERA,YOGESH MANILAL CHAVDA,PRADIP NANUBHAI JAIN	GOVERNMENT PLEADER
5074	MCA/2637/2016	11/04/2017	LADHUBHA DILUBHA SARVAIYA,DEVENDRA BHANUSHANKAR DAVE,GHANSHYAM NATVARLAL JOSHI,JAYANTIBHAI MAGANLAL SOLANKI,SHARADCHANDRA KRISHNALAL BHATT,HARISHANKAR VASRAMBHAI MANDIR	MR. MUKESH T MISHRA	STATE OF GUJARAT,SUPERINTENDING ENGINEER	GOVERNMENT PLEADER
5075	MCA/2638/2016	19/01/2017	VALLABHBHAI CHHOTABHAI CHAUHAN,	MR TR MISHRA	P J VYAS OR HIS SUCCESSOR IN OFFICE - EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
5076	MCA/2640/2016	20/02/2017	BHAKTIBHAI DHULABHAI PATEL,	MR.DIPAK B PATEL	AJITSINH ZALA- DEPUTY COLLECTOR,M D PATEL- EXECUTIVE ENGINEER,K. SHRINIVAS, SECRETARY	,GOVERNMENT PLEADER
5077	MCA/2642/2016	29/11/2016	JANAKBHAI BHUPENDRABHAI BHATT,	HCLS COMMITTEE,MR PV PATADIYA	KISHORI JANAK BHATT,	NOTICE SERVED,MR IMTIYAJ M KURESHI
5078	MCA/2661/2016	07/02/2017	DOLARRAI KESHAVLAL DAVE,	MS VIDHI J BHATT	MONA KHANDHAR - SECRETARY, GOVERNMENT OF GUJARAT,P D VAGHELA , SALES TAX COMMISSIONER, GUJARAT STATE	GOVERNMENT PLEADER
5079	MCA/2662/2016	22/09/2016	KARANSINH DHANBAHADURSINH PANTH,	MR ASHISH B DESAI	STATE OF GUJARAT,PRITHVI PAL PANDEY - DIRECTOR GENERAL OF POLICE,COMMISSIONER OF POLICE	
5080	MCA/2663/2016	20/09/2016	PRAGJIBHAI JETHABHAI BHADJA,BHAVESH BHAGWANJI SURANI,DIPAK VIRJIBHAI MORADIYA,BRIJESH MAHADEVBHAI NESADIYA,MANILAL BECHARBHAI DETROJA	MS ROOPAL R PATEL	I K PATEL, COLLECTOR, MORBI,R. M. DAMOR, MORBI VANKANER URBAN DEVELOPMENT AUTHORITY,GOPALBHAI VASTABHAI KASUNDRA, RAVAPAR GRAM PANCHAYAT,SUNILKUMAR DHOLI, DISTRICT DEVELOPMENT OFFICER,PRASANT PARIKH, MORBI MUNICIPALITY,JAGRUTIBEN ASHWINBHAI DASADIYA,VIPULKUMAR HARJIBHAI KORADIYA,MANISHKUMAR HARJIBHAI KORADIYA,NARMADABEN RAMESHBHAI MERJA,JIGNESHKUMAR GOPALBHAI CHAROLA	
5081	MCA/2665/2016	28/11/2017	BHIKHUBHAI CHHITUBHAI PATEL,	MR.D K.PUJ	VIJAYKUMAR N PARIKH,	
5082	MCA/2666/2016	18/03/2019	MANJULABEN BEJUBHA MANEK WD/O LATE BEJUBHAI MANEK,	MR TR MISHRA	JAYESH B PATEL,	MR DEEPAK P SANCHELA
5083	MCA/2667/2016	29/11/2016	DHARVI D/O DIPAKBHAI YADAV,	MR UDAY H BHATT,JAIVIK UDAY BHATT	KHUSHALKUMAR ISHWARBHAI GAJWANI,	NOTICE SERVED BY DS
5084	MCA/2668/2016	16/11/2016	RINABA CHANDRASINH ZALA,	MR HARNISH V DARJI	GIRIRAJSINH GHANSHYAMSINH VAGHELA,	(MR NIRAL R MEHTA)
5085	MCA/2669/2016	24/11/2017	SHAILESHGIRI AMRUTGIRI GOSWAMI,	MR MURALI N DEVNANI,KRISHNAN M GHAVARIYA	M K JADAV SECRETARY,,B P CHOVATIYA SUPERINTENDING ENGINEER,V B VAKATAR EXECUTIVE ENGINEER	
5086	MCA/2673/2016	10/01/2019	GUJARAT STATE PENSIONERS FEDERATION,	MR AS ASTHAVADI	L. CHUAUNGO, IAS,ANIL MUKIM, IAS,BHARAT B PANDIT, DIRECTOR OF PRIMARY EDUCATION,RAOL POATJI NAVUJI, DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
5087	MCA/2675/2016	24/03/2017	MEENABEN PANKAJ BHOOTRA,	MS VIDITA D JAYSWAL	PANKAJ SHIVPRAKASH BHOOTRA,	MR ASHISH B DESAI
5088	MCA/2687/2016	18/04/2018	JENUBHA JASHMATSING VAGHELA,	MR APURVA R KAPADIA	M.K. JHADAV,RAJESH KANABHAI DHAGAL,M.L.PATEL,A.J. PATEL	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS,BHARGAV KARIA & ASSO
5089	MCA/2734/2016	21/12/2018	HYBRID FINANCIAL SERVICE LTD.,K.CHANDRAMOULI	UCHIT N SHETH	P D WAGHELA,S V KARVAL - ASSISTANT COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5090	MCA/2748/2016	07/10/2016	RAJESH GEMABHAI PATELIYA,	MR PK PANCHOLI	STATE OF GUJARAT,K N RATHVA - POLICE INSPECTOR	
5091	MCA/2758/2016	19/12/2017	HITESH BABUBHAI PATEL,	MR. JARJEESKHAN	STATE OF GUJARAT,SURAT URBAN DEVLOPMENT AUTHORITY	GOVERNMENT PLEADER,MR UI VYAS
5092	MCA/2759/2016	19/12/2017	ALPABEN HITESHBHAI PATEL,	MR. JARJEESKHAN	STATE OF GUJARAT,SURAT URBAN DEVLOPMENT AUTHOROTY	GOVERNMENT PLEADER,MR UI VYAS
5093	MCA/2760/2016	28/09/2016	JYOTINDRA DIPAKBHAI BAROT,JAY SATISHKUMAR RAMI,RAJESHKUMAR LAXMANDAS PANCHAL,IQBALBHAI RAHIMBHAI MANSURI,NITINKUMAR CHAMPAKLAL RAMI,BABULAL NAROTTAMDAS PARMAR,MAHENDRAKUMAR KHODIDAS PATEL,KAMLESHKUMAR CHIMANLAL PRAJAPATI,DINESHKUMAR VITTHALDAS SOLANKI,ATULKUMAR RASIKLAL RAVAL	(MR BIPIN I MEHTA),MR VICKY B MEHTA	PUNAMCHAND PARMAR,RAKESH SHANKAR AND AND/OR HIS SUCCESSOR IN HIS OFFICE,K K NIRULA AND /OR HIS SUCCESSOR IN HIS OFFICE THE,RAGHAJIBHAI HEMABHAI PATEL AND/OR HIS SUCCESSOR IN HIS OFICE	
5094	MCA/2766/2016	17/10/2016	BHARATKUMAR BABULAL NAI,MALDEVBHAI J PARMAR,MEVABHAI S GOLIVADIYA,MANJULABEN M PARMAR,HIRABHAI S PATNI,SHANTABEN M KOCHARIYA,YAKUBBHAI I SURTI,KAMLABEN L PADHIYAR,GOPALBHAI R RAMDEVPAUTRA,GHANSHYAMBHAI M MALAKIYA,RAJNIKANT B ACHARYA,MADHUBHAI M VAGHELA,RAJABHAI K KARAD,MUKESH P ADALJA,ATMARAM M DHAREJIYA,DALSUKHBHAI V VALAND,RANCHHODBHAI V DANIYA,MUSTUFA M MODHA,BHAGWANBHAI BHARWAD,BHATIYA JAYANTIBHAI R,KALYANBHAI P RABARI,PRABHATSINH L SOLANKI,NAYANABEN A RANA,HASUMATIBEN A RANA,SHANTIBHAI D BHOI,ISHWARBHAI B RAVAL,HUSENSHA K DIWAN,PARBATSINH J GADHVI,DHANSINHBHAI C JADAV,BHAGWANBHAI A JADAV	MS RV ACHARYA	STATE OF GUJARAT,DIRECTOR - K.G.VANZARA	GOVERNMENT PLEADER
5095	MCA/2767/2016	29/09/2016	GOVINDBHAI K VAJA,	MRS KRISHNA G RAWAL	BHRUNGRAJSING GOHIL, CHIEF OFFICER,	
5096	MCA/2770/2016	02/12/2016	RAJSHRI D/O VINODBHAI KHAMAR,	MR KAMLESH S KOTAI	KHATRI BHAVESHKUMAR BABULAL,	REFUSED SERVED (N)(10)
5097	MCA/2778/2016	21/10/2016	NIRUBHA VAJUBHA SARVAIYA,	MR DG SHUKLA	M K JADAV SECRETARY,NAVALSINH D SOLANKI EXECUTIVE ENGINEER,VASANTRAI D PATEL DEPUTY EXECUTIVE ENGINEER,J N HATHI DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5098	MCA/2785/2016	29/09/2016	PREETIBEN MITESHKUMAR RAMESHCHANDRA JOSHI,	MR.HIREN M MODI	MITESHKUMAR RAMESHCHANDRA JOSHI,	
5099	MCA/2792/2016	16/03/2018	SURESHBHAI K SALANIYA,	MR OMPRAKASH KHURANA	VINEET MATHUR,	NOTICE SERVED,(MR NIRZAR S DESAI)
5100	MCA/2793/2016	21/02/2017	LALITABEN MOHANBHAI HARIJAN L/R AND W/O.LATE MOHANBHAI HIRABHAI HARIJAN,	MR OMPRAKASH KHURANA	G C AGRAWAL,	NOTICE UNSERVED,MS ARCHANA U AMIN
5101	MCA/2798/2016	02/12/2016	CHANDNI W/O HARDIKSINH KISHORSINH PALWAR,	MR.BHASH H MANKAD	HARDIKSINH KISHORSINH PALWAR,	NOTICE SERVED
5102	MCA/2799/2016	29/09/2016	SHRI AMULBA B ED COLLEGE - DANODARDA,	BHOOMI M THAKORE,MR. HARSH K THAKAR	REGISTRAR - DHARMENDRABHAI MOHANLAL PATEL,NATIONAL COUNCIL FOR TEACHER EDUCATION	,MR SIDDHARTH H DAVE
5103	MCA/2804/2016	15/09/2017	MEHULBHAI LAVJIBHAI JADAV,	MR JIGAR D DAVE	MANOJ AGRAWAL,VIRENDRASING YADAV	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)
5104	MCA/2805/2016	29/09/2016	BABUBHAI SULTANUI JADEJA (DECD) THROUGH LEGAL HEIRS,JADEJA RAJUBA BABUBHA,JADEJA GHANSHYAMSINH BABUBHA,JADEJA DIGVIJAYSINH BABUBHA,JADEJA RANJANBA BABUBHA,TARABA SULTANJI JADEJA,CHANDRABA SULTANJI JADEJA	MR BY MANKAD	JAYANTILAL MEGHJI SHAH,	

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5105	MCA/2809/2016	02/12/2016	ARCHANABEN W/O BHAVIK MAHANT DAUGHTER OF JAYANTKUMAR,	VISHAL K ANANDJIWALA	BHAVIK SURESHBHAI MAHANT,	NOTICE SERVED
5106	MCA/2815/2016	29/09/2016	SARASWATI B ED / M ED COLLEGE - ADMINISTERED BY THE TRUST,	MR.DIPAK B PATEL	VICE CHANCELLOR , DIPUBAA DEWDA,REGISTRAR, DHARMENDRABHAI M. PATEL	,MR SIDDHARTH H DAVE
5107	MCA/2816/2016	16/12/2016	ARPITA RIKESH ZAVERI,	MR ASHISH M DAGLI	RIKESH JATINKUMAR ZAVERI,	NOTICE SERVED
5108	MCA/2818/2016	18/12/2018	RAJENDRAPRASAD SHANKARLAL PUROHIT,	MR KM SHETH	SANDIP VASAVA,V G PATEL SUPERINTENDING ENGINEER,HIREN AMBALAL SHAH EXECUTIVE ENGINEER,BHARATBHAI S PATEL DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5109	MCA/2839/2016	21/01/2019	KARELIYA PARULBEN MADUKANTBHAI,	MRS KRISHNA G RAWAL	MUKESHKUMAR, MUNICIPAL COMMISSIONER,KINNARIBEN, FAMILY WELFARE OFFICER,N.B.DHOLAKIA, ADDITIONAL REGISTRAR	NOTICE SERVED,MR HAMESH C NAIDU
5110	MCA/2844/2016	28/02/2018	JORUBHAI JIJIBHAI DABHI,	(MR.Z G MODAN)	CHATURBHAI SHIVABHAI RATHOD - EXECUTIVE ENGINEER,	MR HS MUNSHAW
5111	MCA/2847/2016	27/03/2017	BHARTIBEN VIPULKUMAR PATEL,	MR.MRUDUL M BAROT	VIPULKUMAR SOMABHAI PATEL,	MR ANVESH V VYAS
5112	MCA/2886/2016	06/12/2018	DAXABEN PRAGNESHKUMAR PANCHAL D/O JAGDISHBHAI GORDHANBHAI PANCHAL,	MR SP MAJMUDAR,ULLASH N GOHIL	PRAVINBHAI JAGDISHBHAI PANCHAL,CHADRIKABEN JAGDISHBHAI PANCHAL	NOTICE NOT RECD BACK,MR NAYAN D PAREKH
5113	MCA/2889/2016	11/01/2017	PARULBEN SUNILBHAI CHRISTIAN (PARMAR)-WIDOW OF SUNILBHAI PARMAR,MINOR YASH SUNILBHAI CHRISTIAN (PARMAR)	(MR PARESH M DARJI)	MANAGER GUJARAT STATE ROAD TRANSPORT CORPORATION,SUSHILABEN JASHBHAI PARMAR	NOTICE SERVED,MRS VASAVDATTA BHATT
5114	MCA/2901/2016	08/12/2017	CHAVADA PARSOTAMBHAI LALJIBHAI,	MR KRUNAL D PANDYA	STATE OF GUJARAT, THROUGH SECRETARY, MILIND TORAWANE, I.A.S.,,	GOVERNMENT PLEADER
5115	MCA/2906/2016	13/06/2017	BARUNBHAI PAVANKUMAR MORE,	MR NARENDRA L JAIN	RAJENDRA A JADAV,	MR DEEP D VYAS
5116	MCA/2909/2016	22/06/2017	KASHMIRA NITIN KHACHAR WIFE OF NITIN KHACHAR,	MR ASHISH M DAGLI	NITINBHAI NANDLAL KHACHAR,	MR SALIL M THAKORE
5117	MCA/2911/2016	24/01/2017	DR. NIRANJAN JAYANTILAL PATHAK,	MS MAMTA R VYAS	ASHOKBHAI J. SHAH,VEDANTBHAI VINAYAKBHAI PANDYA,GAJENDRASINH P. JADEJA	,MR AR THACKER
5118	MCA/2912/2016	20/10/2016	WASIM MOHAMMAD MUSTAKBHAI SHAIKH,	MR EE SAIYED,MR SIKANDER SAIYED	STATE OF GUJARAT,G.P. CHAUHAN - POLICE INSPECTOR	
5119	MCA/2916/2016	01/02/2018	SANJAY MADHAVPRASAD VAISHNAV,	MR VIJAY H NANGESH	D M KHARADI,PRAGNESH KANTILAL BHARHMBHATT	,GOVERNMENT PLEADER
5120	MCA/2918/2016	13/12/2016	CHAVDA NARESHKUMAR BHIKHABHAI,	MR DP JOSHI	ANIL MUKIM,	
5121	MCA/2919/2016	22/02/2019	PRAMODBHAI LALSHANKER PANDYA,NAVINBHAI VADILAL PATEL,KANTIBHAI SOMABHAI MAKWANA,BABUJI RAGHUJI THAKORE,AMRUTLAL CHUNILAL MODI,POPATJI MAGANJI SOLANKI,KANTILAL MAGANDAS PATEL,HEMUJI BECHARJI PARMAR,MANGAJI SARDARJI THAKORE.,KACHARABHAI REWABHAI PATEL,KUWARJI KHODAJI MAKWANA,KANTIBHAI PRAHLADBHAI NAYI,SHANKERBHAI SOMABHAI PATEL,BANUJI BALDEVJI CHAVDA,KACHARABAHI BABABHAI RAWAL,LAXMANJI HARMIRJI CHAVDA,UMEDJI HATAJI THAKORE,BHAGWANBHAI GOVINDBHAI KUMBHAR,CHATURJI VISAJI THAKORE,PRADHANJI SOVANJI THAKORE,BHATHIBHAI VIRAMBHAI CHAUDHARI,SOMABHAI GOVABHAI SENMA,JAGDISHKUMAR MAFATLAL VYAS,KARSANBHAI SAVJIBHAI CHAUDHARY,Chaudhary Fuljibhai Raysangbhai	MR PRADEEP PATEL	D P DESAI,S K LANGA,D S CHAUDHARY,H K PAGI,B B SEA OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,MR HS MUNSHAW

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5122	MCA/2920/2016	06/10/2016	ASHOKKUMAR RAJARAM DAVE,	MR.DARSHAN A. DAVE	A R VANKAR - DIVISIONAL OFFICER, ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,V B MAKHIJA - DIVISIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.,M D NILEKANI - REGIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.	
5123	MCA/2921/2016	06/10/2016	RAMABEN WD/O.SURESHKUMAR S RAVAL,PUNITKUMAR SURESHKUMAR RAVAL	MR.DARSHAN A. DAVE	A R VANKAR - DIVISIONAL OFFICER, ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,V B MAKHIJA - DIVISIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.,M D NILEKANI - REGIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.	
5124	MCA/2922/2016	06/10/2016	RAMABEN WD/O SURESHKUMAR S RAVAL,	MR.DARSHAN A. DAVE	A R VANKAR - DIVISIONAL OFFICER, ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,V B MAKHIJA - DIVISIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.,M D NILEKANI - REGIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.	
5125	MCA/2923/2016	06/10/2016	RAMABEN WIDOW OF SURESHKUMAR S RAVAL,	MR.DARSHAN A. DAVE	A R VANKAR - DIVISIONAL OFFICER, ORIENTAL FIRE AND GENERAL INSURANCE CO.LTD.,V B MAKHIJA - DIVISIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.,M D NILEKANI - REGIONAL OFFICER, ORIENTAL INSURANCE CO.LTD.	
5126	MCA/2925/2016	16/11/2016	RAMESHBHAI KEVALBHAI PATEL,	SHIVANI RAJPUROHIT	J N SINGH,ARVIND AGRAWAL,DINESH MISHRA-PRINCIPAL CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
5127	MCA/2926/2016	06/10/2016	JAYESHBHAI RAMUBHAI GONDALIYA,	MR NIRAV R MISHRA	ABBAS TAYAB GANDHI,	
5128	MCA/2927/2016	06/10/2016	JAYESHBHAI RAMUBHAI GONDALIYA,	MR NIRAV R MISHRA	ABBAS TAYAB GANDHI,	
5129	MCA/2929/2016	21/06/2019	CHANDRAPRABHA N DAMANI,JAYKUMAR N DAMANI,PARESH N DAMANI,MEETA N DAMANI,BATUKBHAI JETHABHAI DAMANI	MR RAJESH K SAVJANI	STATE OF GUJARAT,HEMANT K RAJHARI,RESIDENT ADDITIONAL COLLECTOR,RAJKOT DISDTRICT COLLECTOR,MAMLATDAR I/C	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5130	MCA/2969/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	KANDLA EXPORT CORPORATION,SUKHRAJ AMARCHAND SINGHVI,PRAVIN SUKHRAJ SINGHVI	MR. ARCHIT P JANI
5131	MCA/2970/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	OSWAL SALT CHEMICAL INDUSTRIES,ASHOK AMARCHAND SINGHVI,JITENDRA SUKHRAJ SINGHVI	MR. ARCHIT P JANI
5132	MCA/2971/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	OSWAL SALT AND CHEMICAL INDUSTRIES,ASHOK AMARCHAND SINGHVI,JITENDRA SUKHRAJ SINGHVI	MR. ARCHIT P JANI
5133	MCA/2972/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	FRIENDS AND FRIENDS SHIPPING PVT LTD,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU VAIDYA,ARVIND VITHALDAS JOSHI	MR. ARCHIT P JANI
5134	MCA/2973/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	FRIENDS AND FRIENDS SHIPPING PVT LTD,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU VAIDYA,ARVIND VITHALDAS JOSHI	MR. ARCHIT P JANI
5135	MCA/2974/2016	11/11/2016	M/S OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	FRIENDS AND FRIENDS SHIPPING PVT LTD,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU VAIDYA,ARVIND VITHALDAS JOSHI	MR. ARCHIT P JANI
5136	MCA/2975/2016	11/11/2016	M/S.OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	FRIENDS AND FRIENDS SHIPPING PVT LTD,TRIBHUVAN AMARCHAND SINGHVI,HARSHENDU VAIDYA,ARVIND VITHALDAS JOSHI	MR. ARCHIT P JANI
5137	MCA/2976/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	FRIENDS MERCANTILE PV T LTD,SUKHRAJ AMARCHAND SINGHVI,TRIBHUVAN AMARCHAND SINGHVI,BADAMI DEVI SUKHRAJ SINGHVI,LALITA DEVI BABULAL SINGHVI,NIRMALA DEVI TRIBHUVAN SINGHVI,ARVIND VITHALDAS JOSHI	MR. ARCHIT P JANI
5138	MCA/2977/2016	11/11/2016	M/S. OCI CORPORATION,	SHARDUL AMARCHAND MANGALDAS AND CO	FRIENDS MERCANTILE PVT LTD,SUKHRAJ AMARCHAND SINGHVI,TRIBHUVAN AMARCHAND SINGHVI,BADAMI DEVI SUKHRAJ SINGHVI,LALITA DEVI BABULAL SINGHVI,NIRMALA DEVI TRIBHUVAN SINGHVI,ARVIND VITHALDAS JOSHI	MR. ARCHIT P JANI

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5139	MCA/3001/2016	23/12/2016	PARMAR FATESINH BADUBHAI,	MS VIDHI J BHATT	RAJGOPAL PRINCIPAL SECRETARY TO THE GOVERNMENT OF GUJARAT,JAYANTI S.RAVI COMMISSIONER,N.V.UPADHAYAY DIRECTOR	GOVERNMENT PLEADER,MAHAVIR M GADHVI
5140	MCA/3006/2016	23/12/2016	BAMANIYA PARESHKUMAR JASHVANTBHAI,BHABHOR YOGESHKUMAR BACHUBHAI,BHURIYA VINODKUMAR RAMANBHAI,KUMBHAR MUKESHBHAI NATVARBHAI,NINAMA LAXMANBHAI RASULBHAI	MS VIDHI J BHATT	RAJ GOPAL- PRINCIPAL SECRETARY,JAYANTI S RAVI - COMMISSIONER,N V UPADHYAY - DIRECTOR	GOVERNMENT PLEADER,MAHAVIR M GADHVI
5141	MCA/3007/2016	05/09/2017	MALVIKA K JOSHI,	MR KB PUJARA	PANKAJ SHAH, SECRETARY,ASHOKBHAI J SHAH, COMMISSIONER FOR HIGHER EDUCATION,DAHYABHAI J SOLANKI,KANUBHAI MAVJIBHAI GEDIYA,DANABHAI L CHAVDA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5142	MCA/3009/2016	05/09/2017	MALVIKA KAKNTILAL JOSHI,	MR KB PUJARA	PANKAJ SHAH, SECRETARY,ASHOKBHAI J SHAH, COMMISSIONER FOR HIGHER EDUCATION,DAHYABHAI J SOLANKI,KANUBHAI MAVJIBHAI GEDIYA,DANABHAI L CHAVDA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5143	MCA/3011/2016	20/10/2016	ABDULLA VALIMOHMED BLOCH,HANIF ALIMAMAD BLOCH,YASIN NOORMAMAD RAUMA,ISMATBHAI UMAR DARJADA,KHAFI SAHIL MOHOMAD UMARBHAI,KADAR KASAM BLOCH		TAHA ISMAIL KAPASI,	
5144	MCA/3028/2016	27/03/2017	RAMANDEEP PALVINDERSINGH OBEROI,	MR PRAKASH G PANDYA,HCLS COMMITTEE	PALVINDERSINGH SAMPURANSINGH OBEROI,	NOTICE SERVED
5145	MCA/3032/2016	18/10/2016	DINESH PARSHOTTAM SOLANKI,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	KAMAL DAYANI, SECRETARY,K.G.VANJHARA, DIRECTOR, VIKSIT JATI KALYAN,KIRITKUMAR HEMANTBHAI JOSHI, PRINCIPAL	
5146	MCA/3039/2016	15/12/2017	BHAGWANBHAI KESHAVBHAI PARMAR,	MR. MUKESH T MISHRA	HITABEN PATEL OR HER SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
5147	MCA/3041/2016	18/10/2016	JANTA COMMERCIAL COOPERATIVE BANK LIMITED,	MR DIPAK R DAVE	YASMIN M MANSURI,SAHINBANU LIYAKATKHAN PATHAN	
5148	MCA/3043/2016	10/01/2019	GUJARAT ARDH SARKARI AUDHYOGIC KARMACHARI SANGH,	MR PH PATHAK,MS REENA M KAMANI	MURLI RADHAKISHAN,GITABEN PATEL	GOVERNMENT PLEADER
5149	MCA/3044/2016	08/12/2017	LAKSHMANBHAI VELJIBHAI PATANI,	MR KRUNAL D PANDYA	STATE OF GUJARAT THRU JAGADIP NARAYAN SINGH,STATE OF GUJARAT THRU TORAWANE MILIND SHIVRAM	GOVERNMENT PLEADER,NOTICE SERVED
5150	MCA/3045/2016	08/12/2017	BALDEV VASTABHAI HADIYEL,	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT,	GOVERNMENT PLEADER
5151	MCA/3047/2016	17/11/2016	MAHESH KESHAVLAL JOSHI,	MS HARSHAL N PANDYA	P.K. TANEJA, IAS,ROOPWANT SINGH, IAS	NOTICE SERVED
5152	MCA/3048/2016	15/11/2017	DINESH REVABHAI NADIA,	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT,	GOVERNMENT PLEADER
5153	MCA/3051/2016	13/04/2017	BHAKTIBEN W/O BHARGAV KUMAR TRIVEDI,	MR NK MAJMUDAR	BHARGAVKUMAR DILIPKUMAR TRIVEDI,	MR JAYENDRA M SHAH
5154	MCA/3052/2016	29/12/2016	NISHTHABEN WIFE OF KENTANKUMAR JAYENDRABHAI JANI AND,	TATVDEEP J JANI,D K SHUKLA	KETANKUMAR JAYENDRABHAI JANI,	J K GANDHI
5155	MCA/3054/2016	19/01/2018	LINABEN WIFE OF KAMLESHGIRI INDRAGIRI GOSWAMI,	TATVDEEP J JANI,D K SHUKLA	KAMLESHGIRI INDRAGIRI GOSWAMI,	NOTICE SERVED BY DS
5156	MCA/3066/2016	19/10/2016	YOGESHBHAI NAGINBHAI PATEL,BHARATBHAI BECHARBHAI PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH	DR. DHAVALKUMAR PATEL,	

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5157	MCA/3068/2016	20/12/2016	DARRYL RAPHAEL SANKEY,	MR MI MERCHANT	PURNANAND AAYTARAM PATEL,THE ASSISTANT CHARITY COMMISSIONER,THE JOINT CHARITY COMMISSIONER , SURAT	GOVERNMENT PLEADER,NOTICE SERVED
5158	MCA/3069/2016	28/02/2017	JILUSINH HALUSINH GOR,	MR GM AMIN	V.S.GADHVI, SECRETARY,N.K.JADHAV, SECRETARY,B.S. CHAUDHARY, EXECUTIVE ENGINEER,P.R.RAOL	,NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
5159	MCA/3071/2016	14/10/2016	SAMIKSHA MANOHAR MULCHANDANI D/O LATE MANOHAR V MULCHANDANI,	MS JK HINGORANI	DEPUTY CONSERVATOR - A.C. PATEL,	
5160	MCA/3072/2016	13/07/2017	HIRALBEN WIFE OF TEJASBHAI RAMESHCHANDRA SHAH AND DAUGHTER OF,	VIKAS V NAIR,C J GOGDA	TEJASBHAI RAMESHCHANDRA SHAH,	MR VISHAL B MEHTA
5161	MCA/3075/2016	23/12/2016	BIPINKUMAR MADHABHAI MANVAR,HITESH VAJUBHAI TEJANI,PRAVINBHAI BAVANJIBHAI BARIYA,SANJAY MAHESHBHAI RAVARANI	MR AS ASTHAVADI	RAJ GOPAL IAS,JAYANTI S RAVI IAS	GOVERNMENT PLEADER
5162	MCA/3079/2016	18/12/2018	NILESH JYANTILAL PANCHAL,	MR MUKESH H RATHOD	MUKESH KUMAR (IAS),	MR DEEP D VYAS
5163	MCA/3082/2016	07/01/2019	MANHARLAL DAYALJIBHAI MAVANI,	(MR ANAND L SHARMA),HIMANSHI R BALODI	S B VASAVA,PRATAPSINH NALVAYA-JOINT DIRECTOR,ANITA KARWAL-DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED
5164	MCA/3086/2016	23/12/2016	KAPILCHANDRA JASHVANTBHAI CHAUHAN,RAJENDRASINH CHANDRASINH PARMAR,RAJENDRAKUMAR CHANDUBHAI PARMAR,GOPALBHAI RAVJUBHAI ZALA	MR AS ASTHAVADI	RAJ GOPAL - IAS,JAYANTI S. RAVI, IAS	GOVERNMENT PLEADER
5165	MCA/3090/2016	23/12/2016	PRAJAPATI MITESHKUMAR KANUBHAI,CHAUHAN RAMUBHAI FATESINH	MS VIDHI J BHATT	RAJ GOPAL,JAYANTI S. RAVI,N.V.UPADHYAYA	GOVERNMENT PLEADER,MAHAVIR M GADHVI
5166	MCA/3091/2016	24/12/2018	UDESINH SALUBHAI CHAUHAN,	MS VIDHI J BHATT	RAJ GOPAL,JAYANTI S RAVI COMMISSIONER.,N V UPADHAYAY DIRECTOR	GOVERNMENT PLEADER,MAHAVIR M GADHVI
5167	MCA/3092/2016	24/12/2018	MAKVANA MANGILAL LUNABHAI,	MS VIDHI J BHATT	RAJ GOPAL, PRINCIPAL SECRETARY,COMMISSIONER, JAYANTI S. RAVI,DIRECTOR, N.V. UPADHAYAY	GOVERNMENT PLEADER,MAHAVIR M GADHVI
5168	MCA/3093/2016	26/12/2018	DINESHKUMAR GALABHAI PARMAR,	MS VIDHI J BHATT	RAJ GOPAL,JAYANTI S RAVI,N.V.UPADHAYA	GOVERNMENT PLEADER,MAHAVIR M GADHVI
5169	MCA/3096/2016	26/06/2018	ASHVINKUMAR RAMNIKLAL JANI,	MR JAYRAJ CHAUHAN	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPLE SECRETARY,ANJU SHARMA ,SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION	NOTICE SERVED BY DS
5170	MCA/3097/2016	17/12/2018	CHANDRAVADAN RAMANLAL VORA,	MR MUKUND M DESAI	G.R.ALORIA, CHIEF SECRETARY,SUJIT GULATI, PRINCIPAL SECRETARY,A.J.SINGH, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5171	MCA/3098/2016	06/10/2017	NATHABHAI RAMABHAI PATEL,	MR MUKUND M DESAI,MR JAYRAJ CHAUHAN	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPLE SECRETARY,ANJU SHARMA,SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5172	MCA/3099/2016	06/10/2017	SUBHASHCHANDRA JAYANTILAL BHATT,	MR MUKUND M DESAI,MR JAYRAJ CHAUHAN	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPLE SECRETARY,ANJU SHARMA, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION	GOVERNMENT PLEADER,NOTICE NOT RECD BACK

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5173	MCA/3100/2016	01/11/2017	INDRAVADAN LILACHAND KOTHARI,	MR JAYRAJ CHAUHAN	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPLE SECRETARY,ANJU SHARMA - SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION	NOTICE SERVED BY DS
5174	MCA/3101/2016	18/10/2016	UMANG HASMUKHLAL BRAHMBHATT,	MR BHUNESH C RUPERA	PARESHBHAI I. SOLANKI,	GOVERNMENT PLEADER
5175	MCA/3106/2016	17/01/2017	SANDIP MUKUNDBHAI TRIVEDI,	MR AJ YAGNIK	NATVARLAL PATEL,A J SHAH	,GOVERNMENT PLEADER
5176	MCA/3112/2016	18/10/2016	BHANUMATIBEN UMIYASHANKAR JOSHI WIDOW OF UMIYASHANKAR JOSHI,	MR HASIT H JOSHI	J N SINGH OR HIS SUCCESSOR IN THE OFFICE CHIEF SECRETARY,RAJGOPAL OR HIS SUCCESSOR IN OFFICE, SECRETARY PANCHAYAT,P N RAOL OR HIS SUCCESSOR IN THE OFFICE,,MA PANDYA OR HIS SUCCESSOR IN THE OFFICE, DISTRICT DEVELOPMENT,R R RAVAL OR HIS SUCCESSOR,DINESH KORIYATAR OR HIS SUCCESSOR IN THE OFFICE,R J MAKADIA OR HIS SUCCESSOR,H K PATEL OR HIS SUCCESSOR,B R DABHI OR HIS SUCCESSOR	
5177	MCA/3113/2016	18/10/2016	RATILAL JAGMAL PARMAR,	MR HASIT H JOSHI	J N SINGH OR HIS SUCCESSOR IN THE OFFICE CHIEF SECRETARY,RAJGOPAL OR HIS SUCCESSOR IN OFFICE, SECRETARY PANCHAYAT,P N RAOL OR HIS SUCCESSOR IN THE OFFICE,,MA PANDYA OR HIS SUCCESSOR IN THE OFFICE, DISTRICT DEVELOPMENT,R R RAVAL OR HIS SUCCESSOR,DINESH KORIYATAR OR HIS SUCCESSOR IN THE OFFICE,R J MAKADIA OR HIS SUCCESSOR,H K PATEL OR HIS SUCCESSOR,B R DABHI OR HIS SUCCESSOR	
5178	MCA/3114/2016	18/10/2016	HARIJAN PATIBEN DUDABHAI WIDOW OF VELA KESHAV,	MR HASIT H JOSHI	J N SINGH OR HIS SUCCESSOR IN THE OFFICE CHIEF SECRETARY,RAJGOPAL OR HIS SUCCESSOR IN OFFICE, SECRETARY PANCHAYAT,P N RAOL OR HIS SUCCESSOR IN THE OFFICE,,MA PANDYA OR HIS SUCCESSOR IN THE OFFICE, DISTRICT DEVELOPMENT,R R RAVAL OR HIS SUCCESSOR,DINESH KORIYATAR OR HIS SUCCESSOR IN THE OFFICE,R J MAKADIA OR HIS SUCCESSOR,H K PATEL OR HIS SUCCESSOR,B R DABHI OR HIS SUCCESSOR	
5179	MCA/3115/2016	18/10/2016	VINOD TULSIDAS RAIKUNDALIA,	MR HASIT H JOSHI	J N SINGH OR HIS SUCCESSOR IN THE OFFICE CHIEF SECRETARY,RAJGOPAL OR HIS SUCCESSOR IN OFFICE, SECRETARY PANCHAYAT,P N RAOL OR HIS SUCCESSOR IN THE OFFICE,,MA PANDYA OR HIS SUCCESSOR IN THE OFFICE, DISTRICT DEVELOPMENT,R R RAVAL OR HIS SUCCESSOR,DINESH KORIYATAR OR HIS SUCCESSOR IN THE OFFICE,R J MAKADIA OR HIS SUCCESSOR,H K PATEL OR HIS SUCCESSOR,B R DABHI OR HIS SUCCESSOR	
5180	MCA/3118/2016	09/01/2019	DILIPKUMAR HIMMATLAL JOSHI,HARSHADGIRI JENTIGIRI GAUSWAMI	MS JK HINGORANI	MAHUVA MUNICIPALITY S K KUMAN,	NOTICE SERVED,THAKKAR AND PAHWA ADVOCATES
5181	MCA/3130/2016	20/10/2016	WAGHELA GOVINDBHAI RAMABHAI,	MS BHAVIKA H KOTECHA,MR DIPESH K SONI	STATE OF GUJARAT,COLLECTOR - GANDHINAGAR,DISTRICT DEVELOPMENT OFFICER,SECRETARY,MAMLATDAR - KALOL,SARPANCH - TALATI CUM MANTRI (THAKOR PRATAPJI BHALAJI),VANKAR HARIBHAI NARAYANBHAI,VANKAR RAMESHBHAI HARIBHAI	
5182	MCA/3132/2016	21/10/2016	KROOTIN MUKESHBHAI MEHTA,	MR RUTUL P DESAI	TEJAL DIVYANG YAGNIK,	MR RF BHAGAT

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5183	MCA/3137/2016	23/12/2016	LIMBACHIYA MAHESHBHAI KANUBHAI,VALMIK ALPESHKUMAR MANUBHAI,SOLANKI PANKAJKUMAR GANPATSINH,PARMAR RATANSINH KANTIBHAI,ZALA USHABEN ABHESING,CHAVDA PRAVINKUMAR UDESINH,DAVE JIGNESHKUMAR KANUBHAI,VANKAR JAYESHKUMAR KANTIBHAI,BHOI HITESHKUMAR BHEELABHAI,CHAUHAN BIPINKUMAR SOMABHAI,CHAUHAN AZAJ AHEMAD GULAM HUSEN,RAYJIBHAI NARANBHAI PATEL	MR AS ASTHAVADI	RAJ GOPAL IAS SECRETARY,,JAYANTI S RAVI IAS COMMISSIONER -CUM- SECRETARY	GOVERNMENT PLEADER
5184	MCA/3141/2016	07/06/2017	ARPIT RAJNIBHAI MEHTA,	MR SHIVANG J SHUKLA	STATE OF GUJARAT,P.C.THAKUR,SHIVANAD JHA	
5185	MCA/3144/2016	20/03/2019	REKHABEN SAILESHBHAI PARMAR,	MR UT MISHRA	SAMJIBHAI KOYABHAI GARWAL CHIEF OFFICER,NILESHBHAI INDUBHAI PATEL	MR MEHUL SHARAD SHAH
5186	MCA/3145/2016	12/04/2017	SUKASHIBEN W/O DR.DILIPKUMAR JASHWANTLAL SHETH AND D/O SHANTILAL VADILAL SHAH,	MR AB GATESHANIYA	DILIPKUMAR JASHWANTLAL SHETH,	MR SHUSHIL R SHUKLA
5187	MCA/3155/2016	22/12/2016	RAJPUT DEVJI RAGNATH,	MR VIRAL J DAVE	M.KARYAPALAK ENGINEER - SUMAN N RAVAL,SPECIAL LAND ACQUISITION OFFICER- DIGANT K BRAHMBHATT,GENERAL MANAGER - JAYENDRASINH C CHUDASMA	NOTICE SERVED
5188	MCA/3157/2016	05/03/2018	LEGAL HEIR OF DECEASED JAYKSRUSHNA THAKKAR,KIRITBHAI JAYKRUSHNA THAKKAR	(MR NIKHIL S KARIEL)	NATUBHAI SHANBHAI PARMAR,	MR. KISHAN H DAIYA,MR MIHIR VAKHARIYA,MALAY S PATEL
5189	MCA/3159/2016	23/01/2018	VALIBEN DAHYABHAI BAGADA,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	STATE OF GUJARAT,DIVISIONAL DEPUTY DIRECTOR-B.P.ETTARA,DISTRICT T.B. OFFICER-S.A.AARYA	GOVERNMENT PLEADER
5190	MCA/3160/2016	08/12/2016	HARISHBHAI KESHAVLAL VYAS,	MR.MRUDUL M BAROT	STATE OF GUJARAT,VARSHABEN HARISHBHAI VYAS	
5191	MCA/3161/2016	20/10/2016	ABDUL SATTAR MASHAKBHAI SHAIKH,	MR BA SHIGROHA	CHIEF SECRETARY DR.J.N.SINGH-STATE OF GUJARAT,AVANTIKA SINGH AWAKH,MAHESHKUMAR - AHMEDABAD MUNICIPAL COMMISSIONER,VIVEK PATEL - DIRECTOR, HOUSING BOARD COMMISSIONER	
5192	MCA/3163/2016	08/06/2017	PRAVINCHANDRA DEVCHANDBHAI LUHAR,	NOTICE NOT RECD BACK	R P CHAUDHARI,APPEAL SATTADHARI GSFC SHRI V K VALERA AND R K PATEL,MANAGING DIRECTOR GSFC - ARVIND AGRAWAL	
5193	MCA/3164/2016	16/01/2019	GUJARAT STATE PANCHAYAT TECH.EMPLOYEES FEDERATION THROUGH SECRETARY RAJUBHAI,	MR PRADEEP PATEL	RAJAGOPALAN OR HIS SUCCESSOR IN OFFICE,ARVIND AGRAWAL,B M CHAVDA	GOVERNMENT PLEADER
5194	MCA/3165/2016	20/10/2016	MANSURI MOHAMMAD YUNUS ABDULSATTAR,	MR EJAZ M QURESHI	STATE OF GUJARAT,S M GAMETI (INCHARGE),S V CHAUDHARY,P L MAL	
5195	MCA/3166/2016	06/03/2017	PARESHBHAI NATHABHAI KHUNT,	MR PRATIK Y JASANI	S. MURLIKRISHNA, APPELLATE AUTHORITY (GRUDA),RAJKOT MUNICIPAL CORPORATION,ASSISTANT TOWN PLANNER,SARDAR PATEL SEVA SAMAJ TRUST	,GOVERNMENT PLEADER
5196	MCA/3167/2016	20/10/2016	M/S HOTEL KAVERI HOTELS PVT. LTD.,	THAKKAR AND PAHWA ADVOCATES	RITESHKUMAR GIRVATSINH RATHOD, DEPUTY ENGINEER,H.R.SUTHAR	
5197	MCA/3168/2016	20/10/2016	JADAV SANTOKBEN SOMABHAI,	MR KAMLESH S KOTAI	UNION OF INDIA,DISTRICT SAINIK WELFARE AND RE-SETTLEMENT OFFICER,	
5198	MCA/3171/2016	20/10/2016	RAJUBHAI VISHNUDAS GONDALIYA,	MR. VISHAL P THAKKER	SHARADBHAI LAKHANI,K P PATEL,JAYESH GOSWAMI	
5199	MCA/3172/2016	20/10/2016	ABDOOLBHAI RASOOLBHAI PATHAN,	MR. VISHAL P THAKKER	SHARADBHAI LAKHANI, PRESIDENT,K P PATEL,VIJAY AJMERAI	
5200	MCA/3175/2016	22/11/2016	THE NASIK MERCHANTS' CO-OPERATIVE BANK LTD.,,	MR AJAY S JAGIRDAR	ASHISHKUMAR BHATIA POLICE COMMISSIONER, SURAT,P K PATEL POLICE INSPECTOR,	
5201	MCA/3179/2016	13/12/2016	BHUPATSINH KESRISINH RANA,	MR. MUKESH T MISHRA	M.K.JADAV OR HIS SUCCESSOR IN OFFICE,H.U.KALYANI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS

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5202	MCA/3180/2016	13/12/2016	DILJITSINH RANJITSINH ZALA,	MR. MUKESH T MISHRA	M.K.JADAV OR HIS SUCCESSOR IN OFFICE,H.U KALYANI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5203	MCA/3181/2016	13/12/2016	SHAKTISINH SUKHDEVSINH ZALA,	MR. MUKESH T MISHRA	M K JADAV,H U KALYANI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5204	MCA/3182/2016	13/12/2016	BHAGIRATHSINH BHARATSINH RANA,	MR. MUKESH T MISHRA	M.K. JADAV,H.U KALYANI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5205	MCA/3184/2016	20/07/2017	PRIYANKABEN NISHANTBHAI RAJYAGURU D/O PIYUSHBHAI,	MR AB GATESHANIYA	NISHANTBHAI SURESHBHAI RAJYAGURU,	NOTICE UNSERVED
5206	MCA/3190/2016	13/12/2016	KUBERBHAI SHIVABHAI MAKWANA,DINESHBHAI KUBERBHAI MAKWANA,KANCHANBEN KUBERBHAI MAKWANA,JYOTIBEN KUBERBHAI MAKWANA,RAMDEVSINH KANAKSINH ZALA	MR. MUKESH T MISHRA	M K JADAV OR HIS SUCCESSOR IN OFFICE,H U KALYANI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5207	MCA/3197/2016	11/02/2019	KANABHAI RAMSANGBHAI AAL,	MR JV JAPEE	SHRI OAK AYUSH SANJIV,DEPUTY DIRECTOR - ANIMAL HUSBANDRY,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5208	MCA/3198/2016	21/12/2018	MAHENDRAKUMAR GULABRAI PANDYA,	MR JV JAPEE	SHRI OAK AYUSH SANJIV,DISTRICT VETERNARY OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5209	MCA/3203/2016	31/01/2017	CHANDULAL BHIMABHAI PARSONDA,	KRISHNAN M GHAVARIYA	RAJ GOPAL SECRETARY,G T PANDYA DISTRICT DEVELOPMENT OFFICER,S M PARAKHIYA TALUKA DEVELOPMENT OFFICER,RAMESH D RABA TALATI-CUM-MANTRI	,GOVERNMENT PLEADER,MR HS MUNSHAW
5210	MCA/3207/2016	07/03/2017	KAJAL D/O MANSUKHBHAI BHANJIBHAI DODIA,	(MR RM PARMAR)	KAPIL KANTI KAVA,	JALPA U PANCHAL
5211	MCA/3209/2016	08/01/2019	SURUBHA POPATBHA GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,CHOVATIYA	GOVERNMENT PLEADER,NOTICE SERVED
5212	MCA/3210/2016	07/05/2019	GOVINDBHAI UKABHAI PARMAR,	MR NILESH M SHAH	STATE OF GUJARAT,ROAD AND BUILDING DIVISION (STATE),ROAD AND BUILDING SUB DIVISION NO. 2 (STATE),,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER

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5213	MCA/3212/2016	19/08/2019	ACHARYA KARSANBHAI HIRABHAI,ACHARYA SHAILESHBHAI BHURABHAI,ACHARYA KASHIRAMBHAI HEMATRAMBHAI,ACHARYA BHARATBHAI DEVCHANDBHAI,ACHARYA DANSUKBHAI RUPSIBHAI,ACHARYA GANPATBHAI VEERABHAI,DARJI BHANJIBHAI DEVSHIBHAI,TRIVEDI PRAKASHBHAI GIRDHARBHAI,ACHARYA POPATBHAI AMIRABHAI,RAJGOR VIKRAMBHAI TEJRAMBHAI,DARJI BABUBHAI HEMJIBHAI,ACHARYA DHANJIBHAI KHETABHAI,ACHARYA HANSABEN SHRIRAMBHAI,ACHARYA HEMJIBHAI HIRABHAI,ACHARYA POPAT @ PURSHOTTAMBHAI MULJIBHAI,ACHARYA HARSENGBHAI DEVCHANDBHAI,ACHARYA SHANTABEN HIRJIBHAI,ACHARYA JADIBEN BALARAMBHAI,ACHARYA RAMJIBHAI MOHANBHAI,ACHARYA KARAMSHIBHAI MOHANBHAI,ACHARYA RAJARAMBHAI MULJIBHAI,ACHARYA REVABEN AMRATBHAI,ACHARYA VISHNUBHAI DEVCHANDBHAI,ACHARYA HIRJIBHAI KHETABHAI(BRAHMAN),VYAS SHRIRAMBHAI BHANJIBHAI,NAI DEVSHIBHAI BHIKHABHAI,ACHARYA RAJESHBHAI BHURABHAI,ACHARYA KHEMIBEN BHURABHAI,ACHARYA BALARAM BHIKHABHAI,NAI JAYRAMBHAI CHEHRABHAI,ACHARYA GANPATBHAI NANJIBHAI,DARJI HITESHBHAI CHAMANBHAI,DARJI RAMJIBHAI HEMJIBHAI,ACHARYA GANPATBHAI RAMJIBHAI,ACHARYA KANKUBEN TRIBHOVANBHAI,ACHARYA JETHIBEN SHRIRAMBHAI,VYAS LAKHIRAMBHAI PRABHURAMBHAI,ACHARYA DANSING RUPRAMBHAI,ACHARYA VIRJIBHAI @ VIRUBHAI KALUBHAI,ACHARYA GANPATBHAI ASHARAMBHAI,NAI DAHYABHAI KARMANBHAI,ACHARYA VIKRAMBHAI HEMJIBHAI,UPADHYAY RATANSIBHAI MOHANBHAI,ACHARYA BHARATBHAI MULJIBHAI,ACHARYA BHIKHABHAI BHALABHAI,ACHARYA AMRATBHAI MULJIBHAI,ACHARYA GHUDABHAI LAKHMANBHAI,ACHARYA CHEHRABHAI @ KESHARABHAI RUPSIBHAI,ACHARYA BHURABHAI RUPSHIBHAI,ACHARYA HEMJIBHAI KALABHAI,ACHARYA PRAVINBHAI LALJIBHAI,ACHARYA GOVINDBHAI LALJIBHAI,ACHARYA JAGDISHBHAI LALJIBHAI,UPADHYAY VISHNUBHAI RATANSI,UPADHYAY BALDEVBHAI RATANSHIBHAI,UPADHYAY AMARATBHAI RATANSHIBHAI,UPADHYAY SHRIRAMBHAI RANCHHODBHAI,UPADHYAY MALARAM RATANSHI,UPADHYAY BHAYRAMBHAI RUPSHIBHAI,UPADHYAY AMRBHAI @ AMRATBHAI KHEJIBHAI,UPADHYAY MEGHJIBHAI BHURABHAI,ACHARYA HIRJIBHAI KASHIRAMBHAI,ACHARYA BHANJIBHAI KALABHAI,ACHARYA SANTOKBEN BABUBHAI,ACHARYA VIKRAMBHAI SHRIRAMBHAI HEMJIBHAI,ACHARYA HANSABEN SHRIRAMBHAI HEMJIBHAI,ACHARYA BABUBHAI HEMJIBHAI,ACHARYA SHRIRAMBHAI HEMJIBHAI,ACHARYA VAIKUNTH SHRIRAMBHAI,ACHARYA DINESHBHAI PARSHOTTAMBHAI,ACHARYA DAYIBEN TALABHAI,ACHARYA JAGDISHBHAI TEJRAM,ACHARYA NARSINHBHAI JAYRAMBHAI,ACHARYA GIRISHBHAI AMBARAM,ACHARYA KARAMSINHBHAI MULJIBHAI,ACHARYA VANARAMBHAI VIRABHAI,ACHARYA BHARATBHAI DANSUNGBHAI,ACHARYA SITABEN RAMESHBHAI,ACHARYA SAVITABEN KESABHAI,ACHARYA DINESHBHAI MULJIBHAI,ACHARYA PREMJIBHAI VIRABHAI,ACHARYA MADEVBHAI HIRJIBHAI,UPADHYAY BHARATKUMAR HEMJIBHAI,UPADHYAY KIRANBHAI HEMJIBHAI,ACHARYA SHRIRAMBHAI JAGDISHBHAI,UPADHYAY KESARBEN TRIKAMBHAI,UPADHYAY ASARAMBHAI RUPRAMBHAI,UPADHYAY PARSHOTAMBHAI RUPRAMBHAI,UPADHYAY KANUBHAI TRIBHOVANBHAI RANCHHOD,UPADHYAY KANUBHAI TRIKAMBHAI,UPADHYAY KESARBEN DANSUNGBHAI,ACHARYA MULJIBHAI HAMIRABHAI	(MR FB BRAHMBHATT)	TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER,COLLECTOR,OFFICE OF THE DIRECTOR OF RELIEF	NOTICE SERVED,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5214	MCA/3217/2016	08/02/2019	PATEL BHARATKUMAR PRAHLADBHAI,PATEL RAMESHKUMAR PRAHLADBHAI	MR ASHOK V BHAVSAR	J.N.SINGH CHIEF SECRETARY,,CHAIRMAN - KIRANBHAI AMRUTLAL PATEL,BHAVSAR BHUPESHKUMAR HARGOVINDBHAI,S.R. PARMAR SUPERINTENDING ENGINEER,HITESHBHAI PATEL COMPANY SECRETARY,EXECUTIVE ENGINEER - H M CHOWKSHI	,GOVERNMENT PLEADER
5215	MCA/3225/2016	27/12/2018	VIJAY ISHWAR DAS,	MR JOY MATHEW	RAJIV KUMAR IAS,A.J.SHAH IAS,P.G. GANDHI DIRECTOR OF EDUCATION FOR AHMEDABAD CITY,P.B.GADHVI DISTRICT EDUCATION OFFICER FOR THE CITY OF AHMEDABAD,SMT. MUKTABEN D. THAKKAR,	,GOVERNMENT PLEADER
5216	MCA/3227/2016	15/11/2016	VRAJLAL KANJIBHAI VACHHANI,RASIKBHAI MAHASUKHBHAI JOSHI,PRAFULCHANDRA NATHALAL OZA,GOVINDBHAI LAXMANBHAI CHAVDA	MR BHAVIK J PANDYA	RAJ GOPAL, SECRETARY,AJAY PRAKASH, DISTRICT DEVELOPMENT OFFICER	
5217	MCA/3228/2016	06/10/2017	JYOTIBEN MAGANLAL NAYAK,	MR MUKUND M DESAI	G.R.ALORIA, CHIEF SECRETARY,ANJU SHARMA, PRINCIPAL SECRETARY,MONA KHANDHAR, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5218	MCA/3229/2016	06/10/2017	ARVINDBHAI GOVINDJI MEHTA,	MR MUKUND M DESAI	G.R.ALORIA, CHIEF SECRETARY,ANJU SHARMA, PRINCIPAL SECRETARY,MONA KHANDHAR, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5219	MCA/3230/2016	06/10/2017	GHANSHYAMPRASHAD CHHOTULAL SANADHYA,	MR MUKUND M DESAI	G.R.ALORIA, CHIEF SECRETARY,ANJU SHARMA, PRINCIPAL SECRETARY,MONA KHANDHAR, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5220	MCA/3233/2016	21/02/2019	REVABHAI JESINGBHAI SABHAD,NIRUBHA VAGHUBHA SINCE DECD.THR'HEIRS.,RANA DHIRAJBA DAUGHTER OF NIRUBHA,RANA JAYDIPSINGH SON OF NIRUBHA	MR PH PATHAK	DINESH MISHRA,YOGESH CHAVDA	GOVERNMENT PLEADER,NOTICE SERVED
5221	MCA/3239/2016	14/06/2017	SURESHCHANDRA MORARJI KHODIYAR,SHANTILAL N MISTRY	MR BHARAT JANI	BATUKBHAI RAMESHCHAND JARGILA,MADHUKANT SHANTILAL ACHARYA SAWANT,IQBALHUSSAINKHAN USMANKHANJI MALEK	NOTICE NOT RECD BACK,MR HS MUNSHAW
5222	MCA/3252/2016	19/12/2016	VIVEK VAGISHDUTTA SHUKLA,	MR SAVAN N PANDYA,MR JINESH H KAPADIA	RAJENDRASINGH MANHARSINGH JHALA,KALPANA PATEL	NOTICE SERVED
5223	MCA/3253/2016	13/12/2016	LALJIBHAI MANGALBHAI SOLANKI,	MR. MUKESH T MISHRA	M.K.JADAV OR HIS SUCCESSOR IN OFFICE,H.U.KALYANI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
5224	MCA/3260/2016	16/02/2018	SUHASINIBEN HIRALAL KANODIYA,	MR MUKESH N VAIDYA,AADITYA D BHATT	MANISH NAGARDAS SOLANKI,STATE OF GUJARAT	NOTICE SERVED BY DS,RULE SERVED,MR DR RAY
5225	MCA/3262/2016	06/10/2017	JAYANTI MAGANLAL NAIK,	MR MUKUND M DESAI	G.R.ALORIA, CHIEF SECRETARY,ANJU SHARMA, PRINCIPAL SECRETARY,MONA KHANDHAR, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5226	MCA/3263/2016	06/10/2017	PRAVINCHANDRA HIMMATLAL BHATHAWALA,	MR MUKUND M DESAI	G.R.ALORIA, CHIEF SECRETARY,ANJU SHARMA, PRINCIPAL SECRETARY,MONA KHANDHAR, SECRETARY,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5227	MCA/3264/2016	24/01/2017	HITENDRA GANGARAM MODI,	MR DIPAK R DAVE	PACHANBHAI DEVJIBHAI CHAUDHARY,S K LANGA - DISTRICT DEVELOPMENT OFFICER,ALOK PANDEY - DISTRICT COLLECTOR - MEHSANA,ARIFBHAI - TALATI CUM MANTRI,BHARATBHAI DESAI - TALUKA DEVELOPMENT OFFICER	,GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5228	MCA/3265/2016	18/12/2018	BHIMANI MANJULABEN AVCHARBHAI,	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER,SECRETARY,SECRETARY,DISTRICT PANCHAYAT - RAJKOT,CHIEF DISTRICT HEALTH OFFICER	,MR HS MUNSHAW
5229	MCA/3266/2016	16/01/2017	RASHMIBEN VALJIBHAI GARCHAR,PARESH MAHENDRABHAI DHINOJA,YOGESHBHAI KALYANBHAI CHODAVADIYA,PRUTHVI PRAVINSINH JADEJA	MR NK MAJMUDAR	MURLI KRISHNA,HITABEN PATEL DIRECTOR OF ANIMAL HUSBANDRY,S V MANAVADARIYA DEPUTY DIRECTOR OF ANIMAL HUSBANDRY,P. D PALSANA, GUJARAT SUBORDINATE SERVICE SELECTION BOARD,N B SHEKH- THE CHIEF SUPERINTENDING ENGINEER,NIRIKSHAN AND ANVESHAN SAMITI	,GOVERNMENT PLEADER,NOTICE SERVED
5230	MCA/3267/2016	23/04/2018	DASHRATHSINH LALUBHA ZALA,	MS FARHANA Y MANSURI	UTTAR GUJARAT VIJ COMPANY LTD,	MR DIPAK R DAVE
5231	MCA/3268/2016	18/12/2018	NIRMALABEN PUNABHAI SOLANKI,MANIBEN KHATRABHAI SUVERA,NINAMA NIRUBEN MAVJIBHAI	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER,SECRETARY,SECRETARY,DISTRICT PANCHAYAT RAJKOT,CHIEF DISTRICT HEALTH OFFICER	,MR HS MUNSHAW
5232	MCA/3269/2016	25/01/2017	SHIVIBA DAHYABHAI EDUCATION TRUST,	MS MAMTA R VYAS	STATE OF GUJARAT,COMMISSIONER OF MID- DAY MEALS AND SCHOOLS,,DISTRICT EDUCATION OFFICER-NAVNIT MEHTA	GOVERNMENT PLEADER
5233	MCA/3270/2016	24/12/2018	GODIYA SANJAYKUMAR SURTHANBHAI,	MS VIDHI J BHATT	RAJ GOPAL,JAYANTI S. RAVI,N. V. UPADHAYAY - DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MAHAVIR M GADHVI
5234	MCA/3271/2016	23/12/2016	MAKWANA VITTHALBHAI DANABHAI,	MS VIDHI J BHATT	RAJ GOPAL,JAYANTI S. RAVI - COMMISSIONER,N. V. UPADHAY - DIRECTOR	GOVERNMENT PLEADER,NOTICE SERVED,MAHAVIR M GADHVI
5235	MCA/3272/2016	24/11/2016	HIRABHAI GANDABHAI SOLANKI,	MS. ALKA B VANIYA	P.K.PATEL,L.J. SOLANKI	
5236	MCA/3273/2016	15/12/2017	SUREKHABEN WD/O NARENDRABHAI VINUBHAI PATEL,	MR SHAILESH C SHARMA	SATISH SHARMA POLICE COMMISSIONER,I S VASAVA POLICE SUB INSPECTOR	GOVERNMENT PLEADER
5237	MCA/3274/2016	16/04/2018	VIPUL PRAGJIBHAI FEFAR,	MR. KALRAV R PATEL,MS. NILI K PATEL	STATE OF GUJARAT,R D DAMOR, ADDITIONAL COLLECTOR MORBI,T. N. RABARI, MAMLATDAR	GOVERNMENT PLEADER,NOTICE SERVED
5238	MCA/3275/2016	13/12/2016	DAMOR JESINGBHAI BHARATSINH,BHURIYA RAKESHBHAI VALABHAI,DAMOR LALSINGBHAI AAMUSBHAI,SAMUDABHAI VALSING PARMAR	MR P C CHAUDHARI	J A KHAN, CHIEF CONSERVATOR OF FOREST,M R MAJUMDAR, DEPUTY CONSERVATOR OF FOREST,C C PATEL, RANGE FOREST OFFICER,SHAMBHAI DODIYA, RANGE FOREST OFFICER	,GOVERNMENT PLEADER
5239	MCA/3276/2016	13/12/2016	DAMOR SUBHASHBHAI AMSUBHAI,DAMOR SOMABHAI MANSUKHBHAI,DAMOR PANKAJBHAI DHULIYABHAI	MR P C CHAUDHARI	J A KHAN,M R MAJUMDAR,C. C. PATEL,SHAMBHAI DODIYA	GOVERNMENT PLEADER
5240	MCA/3277/2016	17/04/2017	SUMANBEN H PANDYA PRINCIPAL (RETD),	MS MAMTA R VYAS	RAJIV GUPTA,A J SHAH COMMISSIONER OF HIGHER EDUCATION,ANIL MUKIM	GOVERNMENT PLEADER
5241	MCA/3278/2016	13/12/2016	ISABBHAI PAVULBHAI DAMOR-DAILY WAGE WORKER OF FOREST DEPTT.,,	MR P C CHAUDHARI	J A KHAN,M R MAJUMDAR,JAFARIDIN PATHAN, RANGE FOREST OFFICER,SHAMBHAI DODIYA, RANGE FOREST OFFICER	,GOVERNMENT PLEADER
5242	MCA/3279/2016	16/04/2018	SHEMAROO ENTERTAINMENT LTD,	MR DHAVAL SHAH	STATE OF GUJARAT,COMMISSIONER OF POLICE, AHMEDABAD,DEPUTY COMMISSIONER OF POLICE,DEPUTY COMMISSIONER OF POLICE,DEPUTY COMMI.OF POLICE ZONE-3,DEPUTY COMMI.POLICE STATION ZONE-4,DEPUTY COMMISSIONER OF POLICE ZONE-V,DEPUTY COMMISSIONER OF POLICE ZONE-VI,MISS VIDHI CHAUDHARI-DEPUTY COMMISSIONER OF POLICE ZONE-VII,POLICE INSPECTOR,POLICE INSPECTOR,POLICE INSPECTOR,POLICE INSPECTOR,POLICE INSPECTOR,POLICE INSPECTOR,GTPL HATHWAY PRIVATE LIMITED	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5243	MCA/3305/2016	24/12/2018	ASLAMAZIZ ABDULKARIM TALAT,	NANAVATI & CO.	VASANTKUMAR KESHAVLAL PATEL,	MR BK OZA
5244	MCA/3310/2016	10/04/2017	VIJAYKUMAR AMRUTLAL DOSHI THRO POA BHAVIK SHAILESHBHAI SHAH,		STATE OF GUJARAT,MUKESHKUMAR (IAS),I.K.PATEL (IAS),D.H.SHAH (IAS),ARJAV J SHAH,RAMYAKUMAR V BHATT,VINOD K BALAT,RAMESH M DESAI,KIRTIBHAI DAMOR,KISHORBHAI VANARA,HASMUKHBHAI VASAVA,HEMANGBHAI PATEL,VIVEK SONI,BHAVESH SHAH,KAUSHIK PATEL,K.D.KHAMBHALA,P.D.PARMAR,SHIVANAND JHA,VISHAL KAMLESHBHAI SHAH	
5245	MCA/3313/2016	07/04/2017	PRACHI RONAK NAIK D/O OF KUNJBIHARI AMDALAL VYAS,	MR AMRISH K PANDYA	RONAK JASVANTLAL NAIK,	MR VIJAY H NANGESH
5246	MCA/3319/2016	24/11/2016	JASHUBHAI MERAMBHAI KHACHAR,	ABHIMANYU RATHOD	PRAVINA D K COLLECTOR - BOTAD DISTRICT,J N JARU DEPUTY COLLECTOR BARVALA	
5247	MCA/3330/2016	15/11/2016	MAHESHBHAI MADHUBHAI KABARIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,P J BHAVSAR-MINES SUPERVISOR/ROYALTY INSPECTOR,R B GOGIYA-POLICE SUB-INSPECTOR	
5248	MCA/3336/2016	09/01/2019	BABUBHAI ISHWARLAL PATEL,	(MR JT TRIVEDI),MS JIGNASA B TRIVEDI,MR ANVESH V VYAS	H.R. SUTHAR - MANAGING DIRECTOR,A.R. KATARA - GENERAL MANAGER (HR),,J.J. BHATT - SUPERINTENDING ENGINEER	MR DIPAK R DAVE
5249	MCA/3342/2016	06/10/2017	MINOO HIRAJI PARABIA,	MR MUKUND M DESAI	STATE OF GUJARAT,ANJU SHARMA - PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR - SECRETARY TO GOVERNMENT,A.J. SHAH - COMMISSIONER OF HIGHER EDUCATION,DIRECTOR - P.N. RAOL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5250	MCA/3343/2016	15/12/2017	ISHWARBHAI LALLUBHAI PATEL,	MR MUKUND M DESAI	STATE OF GUJARAT,ANJU SHARMA-PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR, SECRETARY TO GOVERNEMENT,A.J.SHAH-COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL-DIRECTOR, PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5251	MCA/3344/2016	06/10/2017	KUSUMBEN CHOTUBHAI DESAI,	MR MUKUND M DESAI	STATE OF GUJARAT,ANJU SHARMA-PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR-SECRETARY TO GOVERNEMENT,A.J.SHAH-COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL-P.N.RAOL-PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5252	MCA/3345/2016	06/10/2017	GIRISHCHANDRA HIRALAL BHATT,	MR MUKUND M DESAI	STATE OF GUJARAT,ANJU SHARMA PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR SECRETARY TO GOVERNEMENT,A J SHAH COMMISSIONER OF HIGHER EDUCATION,DIRECTOR P N RAOL ENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5253	MCA/3346/2016	06/10/2017	GOVINDLAL BANSILAL SHAH,	MR MUKUND M DESAI	STATE OF GUJARAT,ANJU SHARMA-PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR-SECRETARY TO GOVERNEMENT,A.J.SHAH- COMMISSIONER OF HIGHER EDUCATION,DIRECTOR- P.M.RAOL,	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5254	MCA/3347/2016	06/10/2017	BHAGVATIPRASAD MULJIBHAI BRAHMBHATT (PRASAD BRAHMBHATT),	MR MUKUND M DESAI	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,COMMISSIONER OF HIGHER EDUCATION-A.J.SHAH,PENSION AND PROVIDENT FUND OFFICE-DIRECTOR,P.N.RAOL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5255	MCA/3348/2016	28/09/2018	INDARVADAN R GANDHI,	MR ASIM J PANDYA	C V SOM,GUJARAT STATE CIVIL SUPPLIES CORPN LTD	MR HS MUNSHAW
5256	MCA/3350/2016	02/02/2018	RUCHITABEN D/O JASHPAL PATEL WD/O ARVIND AMBALAL PATEL,	MR SANJAY PRAJAPATI	JASHPAL NAVNITBHAI PATEL,	A S TIMBALIA

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5257	MCA/3351/2016	18/07/2018	JITENDRA RAMABHAI PATEL (PARTNER MESSRS BARODA CAP LINERS),SANDIPBHAI THAKORBHAI PATEL (PARTNER MESSRS AUTOCHEM INDUSTRIES)	MR RUTUL P DESAI	LOCHAN SEHRA, I.A.S., COLLECTOR, VADODARA,HAREET SHUKLA, IAS, COMMISSIONER OF LAND REFORMS AND EX-OFFICIO SECRETARY, GUJARAT STATE	GOVERNMENT PLEADER
5258	MCA/3353/2016	13/02/2017	D B POPTANI (DHIRAJLAL BACHUBHAI POPTANI),	MRS NASRIN N SHAIKH	SUJIT KUMAR-AMRELI DIST. PANCHAYAT,RAJ COPAL-SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5259	MCA/3354/2016	23/02/2018	SEVABAHI VESTABHAI CHUDHRI,	MS TEJAL K SHAH	B.B. SWAIN,	GOVERNMENT PLEADER
5260	MCA/3355/2016	13/06/2017	KANTILAL DHAYALAL DHAKECHA,	MS TEJAL K SHAH	B.B. SWAIN,DISTRICT DEVELOPMENT OFFICER- AJAY PRAKASH	,GOVERNMENT PLEADER
5261	MCA/3373/2016	31/01/2017	SHIVAGANBEN W/O KETANKUMAR ASHAR,	MADANSINGH O BAROD,HCLS COMMITTEE	KETANKUMAR GOKALDAS ASHAR,	NOTICE UNSERVED
5262	MCA/3374/2016	12/12/2018	GUJARAT STATE PENSIONERS FEDERATION,	MR AS ASTHAVADI	PANKAJ JOSHI, IAS,,SANJEEV KUMAR, IAS,BHARAT B PANDIT-DIRECTOR OF PRIMARY EDUCATION,RAOL POPATJI NAVUJI-DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
5263	MCA/3375/2016	06/10/2017	CHHOTUBHAI DEVJIBHAI PATEL,	MR MUKUND M DESAI	J.N. SINGH - STATE OF GUJARAT,PANKAJ JOSHI - STATE OF GUJARAT,MONA KHANDHAR - STATE OF GUJARAT,A.J. SHAH - COMMISSIONER OF HIGHER EDUCAITON,DIRECTOR - P. N. RAOL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5264	MCA/3383/2016	11/01/2018	INDIRABEN R PATEL,	HL PATEL ADVOCATES	P.D.WAGHELA- COMMISSIONER OF SALES TAX,	GOVERNMENT PLEADER
5265	MCA/3385/2016	10/12/2018	DINESHKUMAR RAMANLAL THAKARDA,	MR. YOGENDRA THAKORE	GANSHYAMBHAI POPATBHAI BHRAMHBHATT,	MS ARCHANA R ACHARYA
5266	MCA/3388/2016	09/03/2017	KIRITKUMAR JOHN MAHIDA,	MR.SHASHIKANT PARMAR	A J SHAH,,P N RAUL,PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5267	MCA/3395/2016	24/01/2017	SHARDABEN SOMABHAI JADAV (RATHOD),	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,MEHUL R CHATRIWALA	
5268	MCA/3398/2016	28/12/2016	FARIDABIBI MURTUZA SHEKH,	MR PUSHPADATTA VYAS,RAKHEE P VYAS	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,DISTRICT EDUCATION OFFICER,COLLECTOR BHARUCH,ANKLESHWAR MUNICIPALITY	,MR MEHUL SHARAD SHAH,MR DEEPAK P SANCHELA
5269	MCA/3399/2016	28/12/2016	MUDRIKABEN CHANDRAKANT GHEEWALA,	MR PUSHPADATTA VYAS,RAKHEE P VYAS	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,DISTRICT EDUCATION OFFICER,COLLECTOR BHARUCH,ANKLESHWAR MUNICIPALITY	,NOTICE SERVED,MR DEEPAK P SANCHELA
5270	MCA/3400/2016	28/12/2016	PRITIBALA ISHWARLAL MODI,	MR PUSHPADATTA VYAS,RAKHEE P VYAS	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,DISTRICT EDUCATION OFFICER,COLLECTOR BHARUCH,ANKLESHWAR MUNICIPALITY	,NOTICE SERVED,MR DEEPAK P SANCHELA
5271	MCA/3401/2016	28/12/2016	BHAVNABEN BABULAL GANDHI,	MR PUSHPADATTA VYAS,RAKHEE P VYAS	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,DISTRICT EDUCATION OFFICER,COLLECTOR BHARUCH,ANKLESHWAR MUNICIPALITY	,NOTICE SERVED,MR DEEPAK P SANCHELA
5272	MCA/3402/2016	28/12/2016	SANGITABEN HIRALAL MODI,	MR PUSHPADATTA VYAS,RAKHEE P VYAS	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,DISTRICT EDUCATION OFFICER,COLLECTOR BHARUCH,ANKLESHWAR MUNICIPALITY	,NOTICE SERVED,MR DEEPAK P SANCHELA
5273	MCA/3403/2016	28/12/2016	SADHNABEN SURENDRASINH MAHIDA,	MR PUSHPADATTA VYAS,RAKHEE P VYAS	STATE OF GUJARAT,DIRECTOR, PRIMARY EDUCATION,ADMINISTRATIVE OFFICER,DISTRICT EDUCATION OFFICER,COLLECTOR BHARUCH,ANKLESHWAR MUNICIPALITY	,NOTICE SERVED,MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5274	MCA/3406/2016	27/04/2018	GNANESHWARY D SHAH,	NANAVATI ASSOCIATES	M.A.CHAUHAN, JOINT DIRECTOR OF TECHNICAL EDUCATION (ADMINISTRATION),P.A.PATEL, PRINCIPAL	GOVERNMENT PLEADER
5275	MCA/3415/2016	15/11/2017	KASTURBHAI BECHARBHAI MAKWANA,	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT,	GOVERNMENT PLEADER
5276	MCA/3416/2016	19/01/2018	ASHOKKUMAR VARJIVAN VAGHELA,	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT,	GOVERNMENT PLEADER
5277	MCA/3417/2016	18/12/2018	MANJULABEN GOPALBHAI DETROJA,URMILABEN RUPJIBHAI NINAMA,GAMETI BAKULABEN KAVJIBHAI	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER, J.P.GUPTA,SECRETARY, RAJ GOPAL,SECRETARY, R.J.GOHIL,DISTRICT PANCHAYAT, RAJKOT,V.H.PATHAK	,MR HS MUNSHAW
5278	MCA/3423/2016	07/12/2017	MEMUDMIYA HUSINMIYA SHAIKH,	MR KRUNAL D PANDYA,HCLS COMMITTEE	STATE OF GUJARAT,	GOVERNMENT PLEADER
5279	MCA/3424/2016	15/12/2016	KANUBHAI BHAGWANBHAI PATEL,	MR MP PRAJAPATI	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5280	MCA/3426/2016	15/12/2016	DHANJIBHAI BHAGWANBHAI PATEL,	MR MP PRAJAPATI	STATE OF GUJARAT,SUPERINTENDING ENGINEER THROUGH M D PATEL,,EXECUTIVE ENGINEER THROUGH K G MAKWANA	
5281	MCA/3427/2016	04/04/2018	SURAJBEN WD/O BHAGUBHAI JIVRAMDAS PATEL,	MR MP PRAJAPATI	STATE OF GUJARAT,SUPERINTENDING ENGINEER,EXECUTIVE ENGINEER	
5282	MCA/3433/2016	26/04/2018	GOBARBHAI BHIMBHAI GOHIL,	MR JV JAPEE	OAK AYUSH SANJIV - DISTRICT DEVELOPMENT OFFICER,DISTRICT HEALTH OFFICER,D G NAKRANI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR HS MUNSHAW,(MR NIRZAR S DESAI)
5283	MCA/3434/2016	26/04/2018	LALITBHAI INDUBHAI JOSHI,	MR JV JAPEE	OAK AYUSH SANJIV - DISTRICT DEVELOPMENT OFFICER,DISTRICT HEALTH OFFICER,D G NAKRANI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR HS MUNSHAW,(MR NIRZAR S DESAI)
5284	MCA/3437/2016	26/04/2018	MAHD. ZUNED HANIFBHAI QURESHI,	MR JV JAPEE	OAK AYUSH SANJIV,DISTRICT HEALTH OFFICER,D G NAKRANI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR HS MUNSHAW,(MR NIRZAR S DESAI)
5285	MCA/3440/2016	22/02/2017	DILIP NATHABHAI BHATPURIA,		STATE OF GUJARAT,COMMISSIONER- J.P.GUPTA,CHIEF DISTRICT HEALTH OFFICER- K.P.PATEL	,GOVERNMENT PLEADER
5286	MCA/3444/2016	11/01/2017	DEVALGIRI D/O BALDEVGIRI GOSWAMI,	MR.DIPAK B PATEL,B D PATEL	DHIREN KANUGIRI GOSAI,	NOTICE SERVED
5287	MCA/3447/2016	17/07/2018	MUKUNDBHAI MANGALDAS SHRIMALI,	MR PH PATHAK	RAMANLAL JIVANLAL PATEL,	GOVERNMENT PLEADER
5288	MCA/3448/2016	26/04/2018	IQBALBHAI VASUBHAI QURESHI,	MR JV JAPEE	OAK AYUSH SANJIV,DISTRICT HEALTH OFFICER,D G NAKRANI,STATE OF GUJARAT	GOVERNMENT PLEADER,MR HS MUNSHAW,(MR NIRZAR S DESAI)
5289	MCA/3453/2016	10/01/2019	JESANGBHAI BHULABHAI WAGHELA,	MR DHARMESH V SHAH	MANHAR KURJIBHAI JADHAV,HEMENSH BHIMJIBHAI MARADIA	GOVERNMENT PLEADER
5290	MCA/3464/2016	18/07/2017	T. A. GAMI (TRIBHUVANBHAI ARJANBHAI GAMI),	MR VAIBHAV A VYAS	SRINIVAS KATIKITHALA, PRINCIPAL SECRETARY,L. CHUAUNGO, PRINCIPAL SECRETARY	GOVERNMENT PLEADER
5291	MCA/3473/2016	29/11/2016	RAMESHCHANDRA MATHURBHAI MACCHI,SANJIVKUMAR HASMUKHBHAI MACCHI	DHARITRI PANCHOLI	ARUNABEN WF/O HASMUKHLAL MACCHI,	
5292	MCA/3476/2016	27/11/2017	ISHVARBHAI KASHIRAMBHAI DHANDHALYA,	MR VAIBHAV A VYAS	RAJ GOPAL,,PANKAJ KUMAR,J P GUPTA-COMMISSIONER OF HEALTH,,GOPAL BAMANIYA-DISTRICT PANCHAYAT,NITIN PATEL, CHAIRMAN, DISTRICT PANCHAYAT SERVICE SELECTION COMMITTEE,MUKESH PANDYA	,GOVERNMENT PLEADER
5293	MCA/3478/2016	21/12/2018	SHANTABEN MANGALBHAI RAVAL WD/O MANGALBHAI VARVABHAI RAVAL,	(MRS VD NANAVATI)	AALOK PANDEY, DISTRICT COLLECTOR,TEJAS PATEL, ASSISTANT GEOLOGIST	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5294	MCA/3479/2016	23/03/2017	JINALBEN D/O DIPAKKUMAR JAYANTILAL SONI AND W/O MILANKUMAR,	UMANG S SHETH	MILANKUMAR NARESHBHAI SONI S/O NARESHBHAI AMRUTLAL SONI,	NOTICE SERVED
5295	MCA/3486/2016	29/12/2016	RAJUBHAI MATHURBHAI SOLANKI,	MR. VISHAL P THAKKER	YASPAL SINGH,	
5296	MCA/3488/2016	16/12/2016	SAJANBHAI HIRABHAI MIR,	MS. KRUTI M SHAH	STATE OF GUJARAT,SANJAYBHAI AAHIR-MINES SUPERVISOR/ROYALTI INSPECTOR,CIRCLE POLICE INSPECTOR	
5297	MCA/3490/2016	01/03/2018	SATISHBHAI USMANBHAI VORA,	MS. KRUTI M SHAH	STATE OF GUJARAT,AAYIUSH SANJIV OAK,HIMMATBHAI FATABHAI PATEL-CHIEF DISTRICT HEALTH OFFICER,PRIMARY HEALTH CENTER	,MR HS MUNSHAW
5298	MCA/3492/2016	30/01/2018	GHANSHYAMBHAI SAVDASBHAI CHAVDA,	(MRS VD NANAVATI)	KHIMJIBHAI VIRABHAI SINDHAV,BHIMJIBHAI VIRABHAI SINDHAV,MAHESHBHAI KARSHANBHAI SINDHAV	MR DG CHAUHAN,RONAK D CHAUHAN
5299	MCA/3493/2016	01/12/2016	JAGTE RAHO PARTY,		CHIEF INFORMATION COMMISSIONER,MUNICIPAL COMMISSIONER,PRINCIPAL SECRETARY	
5300	MCA/3494/2016	22/11/2017	LAKHMIBEN MEGHABHAI VANJA,	MR RAMESH V SAVANIA	R A JADAV,B B KOLI,H R CHAUDHARI	GOVERNMENT PLEADER
5301	MCA/3495/2016	01/12/2016	SURPALBHAI NAGJIBHAI KHARADI,	MR. MANOJ T DANAK	STATE OF GUJARAT,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
5302	MCA/3504/2016	08/12/2016	DINESHSINH PRATAPSINH SISODIYA,	MRS NISHA M PARIKH,HCLS COMMITTEE	MAHETABA PRATAPSINH SISODIYA,HARICHANDRASINH PRATAPSINH SISODIYA,SURAJMALSINH PRATAPSINH SISODIYA	
5303	MCA/3515/2016	23/12/2016	NITABEN RAMESHBHAI GAMIT,SAVITABEN DHANABHAI GAMIT,GIRISHKUMAR LALLUBHAI CHAUDHARI,VISHALBHAI MUKESHBHAI CHAUDHARI,TEJALBEN VIJAYBHAI GAMIT,SEJALKUMARI NARENDRABHAI CHAUDHARI,HETALBEN UDESINGBHAI CHAUDHARI,DAXABEN JANILAL GAMIT,ILABEN NARANBHAI GAMIT,MAMTABEN ATIYABHAI GAMIT	MS SEJAL K MANDAVIA	RAJ GOPAL IAS,JAYANTI S. RAVI, IAS	
5304	MCA/3523/2016	13/12/2017	HITESH RAVISHKUMAR MEHTA,	(MS SADHANA SAGAR)	MUKESH PURI VICE CHAIRMAN,,B N LADVA PORT OFFICER	NOTICE SERVED,MS DHARMISHTA RAVAL
5305	MCA/3525/2016	12/01/2017	NAGJIBHAI BHOJABHAI KARAPDA,	MR. VISHAL P THAKKER	VIJAY MUKESH MEHTA,GIRISHKUMAR AMARSHIBHAI THORIA,P. N RAOL - DIRECTOR, PENSION AND PROVIDENT FUND	,GOVERNMENT PLEADER,NOTICE SERVED
5306	MCA/3530/2016	14/02/2017	PROPRIETOR OF RN TRADERS - RUKHASANABEN LALANBHAI SHEIKH,	MR ANVESH V VYAS	ALOK KUMAR - COLLECTOR,	GOVERNMENT PLEADER
5307	MCA/3531/2016	06/10/2017	KANHIAYALAL KISHENCHAND MAKHIJA,	MR MUKUND M DESAI,MR JAYRAJ CHAUHAN	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR, SECRETARY TO GOVERNMENT,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR	NOTICE NOT RECD BACK
5308	MCA/3532/2016	06/10/2017	SHIRISHKUMAR RAMANLAL DAVE,	MR MUKUND M DESAI	STATE OF GUJARAT,ANJU SHARMA - PRINCIPAL SECRETARY TO,MONA KHANDHUR - SECRETARY TO GOVERNMENT,A. J. SHAH - COMMISSIONER OF HIGHER EDUCATION,DIRECTOR P. N. ROUL	NOTICE NOT RECD BACK
5309	MCA/3533/2016	11/07/2017	MAHESH DHIRAJLAL MEHTA,	MR NIRAV R MISHRA	STATE OF GUJARAT,THE DEPUTY DIRECTOR-MOHINDER SINGH DAIYA	GOVERNMENT PLEADER,NOTICE SERVED
5310	MCA/3534/2016	28/03/2017	ALGOTAR SAGRAMBHAI TAPUBHAI,	MR YOGESH G KANADE	MANUBHAI B. PATEL,	MR HS MUNSHAW
5311	MCA/3540/2016	16/12/2016	SHAILESH CHANDULAL POPAT,	MR ASHISH B DESAI	STATE OF GUJARAT,KOMAL PRAVINBHAI GANATRA	
5312	MCA/3543/2016	17/12/2018	AMARDUTTA BRAHMDUTTA VYAS,	MR MUKUND M DESAI	J.N. SINGH,PANKAJ JOSHI,MONA KHANDHAR,A.J. SHAH,DIRECTOR P.N. RAOL	NOTICE NOT RECD BACK

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5313	MCA/3550/2016	15/02/2017	IBRAHIM RASHIDI MWAJA,	MR SAMIR AFZAL KHAN	BHAVIK JAGDISHBHAI PATEL,RAJNIKANT GHANSHYAMBHAI JAGANI,UNION OF INDIA,STATE OF GUJARAT,POLICE OFFICER, IN CHARGE OF MUNDRA POLICE STATION,DISTRICT SUPERINTENDENT OF POLICE	,NOTICE SERVED BY DS,MR.SIKANDAR M PATHAN
5314	MCA/3560/2016	20/06/2018	B. R. ACHARYA,	(MR MD RANA)	PANKAJKUMAR B. THAKER,KAMAL DAYANI	GOVERNMENT PLEADER
5315	MCA/3561/2016	22/08/2017	B.B. CHAVDA (BHAGVANJI BHIKHABHAI CHAVDA),	MR VAIBHAV A VYAS	A.K. RAKESH - ADDITIONAL CHIEF SECRETARY,	GOVERNMENT PLEADER
5316	MCA/3567/2016	27/12/2018	FARID GULAM MOHD. SAIYED,	MR AK CLERK	VINODBHAI MALABHAI MAYATNA (CEO),FARUQ MOHAMED YUSUFBHAI TIMOL	NOTICE SERVED,MR PREMAL R JOSHI
5317	MCA/3569/2016	27/08/2018	RATHOD GUARANG RAJNIKANTBHAI,	APURVA DAVE	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,KIRAN BARIYA POLICE SUB INSPECTOR	GOVERNMENT PLEADER
5318	MCA/3570/2016	18/12/2017	BIPINKUMAR INDULAL RAVAL,	MR DIPAN DESAI	RAJIV KUMAR GUPTA, SECRETARY,JYOTSANBEN M CHAUHAN DEPUTY SECRETARY,ANIL G MUKIM ADDITIONAL CHIEF SECRETARY,DHIRAJBHAI KANJIBHAI PAREKH DIRECTOR,HIMANSHU J PAREKH SECRETARY	GOVERNMENT PLEADER,MR PREMAL R JOSHI
5319	MCA/3571/2016	28/11/2017	PRATAPSINH NARANBHAI BARIYA,	MR DIPAN DESAI	RAJIV KUMAR GUPTA, SECRETARY,JYOTSANBEN M CHAUHAN DEPUTY SECRETARY,ANIL G MUKIM ADDITIONAL CHIEF SECRETARY,DHIRAJBHAI KANJIBHAI PAREKH DIRECTOR,HIMANSHU J PAREKH SECRETARY	GOVERNMENT PLEADER,MR PREMAL R JOSHI
5320	MCA/3575/2016	15/09/2017	CHAITALI DIPESH DAUDIYA,	MR PREMAL S RACHH	DIPESH AMRUTLAL DAUDIYA,	RULE SERVED,MR C P CHANIYARA
5321	MCA/3577/2016	06/10/2017	BEHROZ HOSI ELAVIA,	MR MUKUND M DESAI	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPAL SECRETARY,MONA KHANDHER, SECRETARY TO GOVERNMENT,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,DIRECTOR, P.N.RAOL	NOTICE NOT RECD BACK
5322	MCA/3584/2016	14/12/2016	PRABHATBHAI BHEMABHAI DESAI,	MR RJ GOSWAMI	NILESH KRISHNALAL PARIKH,	
5323	MCA/3589/2016	20/12/2018	DHRUVESH SURESHBHAI DHANANI,	MR ARVIND K THAKUR	PUNAMCHAND GEHLOT (IPS),	GOVERNMENT PLEADER
5324	MCA/3590/2016	17/01/2017	KHUSHBOO MATERNITY, SURGICAL, SONOGRAPHY & LAPROSCOPY HOSPITAL,	PRITHU PARIMAL	MANISH FENSI, CHIEF DISTRICT MEDICAL OFFICER,,PANKAJKUMAR,C.K.MISHRA, SECRETARY, UNION MINISTRY OF HEALTH AND FAMILY WELFARE	NOTICE NOT RECD BACK,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MS AMEE YAJNIK
5325	MCA/3591/2016	17/01/2017	DINESH JOITARAM PRAJAPATI,	PRITHU PARIMAL	MANISH FENSI, CHIEF DISTRICT MEDICAL OFFICER, APPROPRIATE AUTHORITY,PANKAJ KUMAR , PRINCIPAL SECRETARY,C.K.MISTHRA,SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED,MS AMEE YAJNIK
5326	MCA/3592/2016	17/01/2017	JAYESH RASIKLAL VORA,	PRITHU PARIMAL	MANISH FENSI, CHIEF DISTRICT MEDICAL OFFICER,PANKAJ KUMAR,SECRETARY C.K. MISHRA - UNION MINISTRY OF HEALTH AND FAMILY WELFARE	NOTICE NOT RECD BACK,MS RV ACHARYA
5327	MCA/3593/2016	01/09/2017	BHUPENDRA BHANUBHAI PATEL,BUDDHISAGAR DAHYABHAI PATEL	MR AMRISH K PANDYA	MUNNIBEN MUKESHBHAI PARMAR, SARPANCH,	MR JA ADESHRA
5328	MCA/3601/2016	31/01/2017	BHAGWANJI VASHRAMBHAI JAVIA,	(MR BIPIN I MEHTA)	ASHWINIKUMAR AND OR HIS SUCCESSOR IN OFFICE SECRETARY,,RAKESHKUMAR R YADAV OR HIS SUCCESSOR IN OFFICE-DIRECTOR OF MUNICIPALITIES,H B BRAHMBHATT AND OR HIS SUCCESSOR IN OFFICE-DEPUTY DIRECTOR OF MUNICIPALITY,C K BARHAT AND OR HIS SUCCESSOR IN OFFICE- REGIONAL DIRECTOR OF MUNICIPALITY,R J MANKADIA AND OR HIS SUCCESSOR IN OFFICE-DISTRICT COLLECTOR, JAMNAGAR,A K GADHAVI AND OR HIS SUCCESSOR IN OFFICE-JAM JODHPUR NAGAR PALIKA	GOVERNMENT PLEADER,MR RC KAKKAD,HARSHESH R KAKKAD

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5329	MCA/3608/2016	06/03/2019	JAIMINI H VYAS,MIN. POOJA H. VYAS	,MS.JAIMINI K PATHAK	R.R. DHOBHI AND ENTIRE PARIVAR,AHMEDABAD MUNICIPAL CORPORATION,CHAIRMAN MANOJBHAI,SUPRIYA G. SHAH,MR. GOHEIL,N.K.VYAS POLICE INSPECTOR	,MS AMRITA M THAKORE,MR HARSHAL M SHAH,MR RUSHABH R SHAH
5330	MCA/3609/2016	10/01/2017	JITENDRA PRANJIVANDAS GANDHI,	MR KASHYAP R JOSHI	JAMAL AHMED KHAN (I F S), PRINCIPAL CHIEF CONSERVATOR OF,DINESH MISHRA (IFS),DEPUTY CONSERVATOR, OF FOREST	,GOVERNMENT PLEADER
5331	MCA/3615/2016	19/04/2017	BHUMI W/O HARIN KAMALKUMAR RAVAL AND D/O JITENDRAKUMAR JAYANTILAL PANDYA,	MR.CHIRAG B UPADHYAY	HARIN KAMALKUMAR RAVAL,	MS. KITTY S MEHTA
5332	MCA/3616/2016	05/12/2017	PARMAR PRAVINBHAI PARSHOTTAMBHAI,	MR. BK. RAJ	VINOD RAMMOHAN RAO - MUNICIPAL COMMISSIONER,	NANAVATI & CO.
5333	MCA/3617/2016	10/01/2017	KISHANBHAI KAMLESHBHAI HARIJAN,	MR YOGESH G KANADE,MR MEHUL K PATEL	S G SOLANKI,NILPIT RAY DEPUTY COMMISSIONER OF POLICE	
5334	MCA/3620/2016	15/03/2017	KULDEEPSINH RAMDEVSINH JHALA,	MR JF MEHTA	RIDDHIBA SURENDRASINH CHUDASMA,	NOTICE SERVED
5335	MCA/3621/2016	14/02/2017	MAHESH CHIMANLAL JARIWALA,	MR AD OZA	DR. SHILPA YADAV,RATANKANWAR GADHVI CHARAN	NOTICE SERVED BY DS,MR NIKHILESH J SHAH
5336	MCA/3622/2016	12/02/2019	RANCHODBHAI BECHARDAS PATEL,		H.R.SUTHAR, MANAGING DIRECTOR,A.R. KATAR, GENERAL MANAGER (HR),N.K. CHUDASAMA , EXECUTIVE ENGINEER	,MR DIPAK R DAVE
5337	MCA/3623/2016	01/11/2017	PAWANKUMAR BAIJNATH SAHAI GARG,	MR MUKUND M DESAI,MR JAYRAJ CHAUHAN	STATE OF GUJARAT,PANKAJ JOSHI - PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR - SECRETARY TO GOVERNMENT,A.J. SHAH COMMISSIONER OF HIGHER EDUCATION,DIRECTOR P.N. RAOL - PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
5338	MCA/3624/2016	02/02/2017	NANUBHAI BHANABHAI KACHRA,	MS HARSHAL N PANDYA	RAJGOPAL,IAS, PRINCIPAL SECRETARY,H K KOYA DISTRICT DEVELOPMENT OFFICER,,ANIRUDHHSINH GOHIL TALUKA DEVELOPMENT OFFICER,DINESHBHAI DAHYABHAI HERAMBHA SARPANCH	,NOTICE SERVED,MS RV ACHARYA
5339	MCA/3628/2016	03/03/2017	NAYANABEN VAGHJIBHAI SOLANKI,	MR DK CHAUDHARI	BHARATKUMAR PAMJIBHAI MAKWANA,	MR CHETAN B RAVAL
5340	MCA/3629/2016	10/04/2017	NEERAJKUMAR DALCHAND SHARMA,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY, FINANCE DEPARTMENT,KANDARP DESAI - DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE SERVED
5341	MCA/3630/2016	10/04/2017	DARSHNA HIREN VYAS,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,KANDARP DESAI - DIRECTOR,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GOVARDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE SERVED
5342	MCA/3631/2016	10/04/2017	DEVANGI NITYAM OZA,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,KANDARP DESAI - DIRECTOR,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GOVARDHANBHAI MODH	GOVERNMENT PLEADER
5343	MCA/3632/2016	10/04/2017	GUPTA HARIOM NARAYANPRASAD,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,KANDARP DESAI - DIRECTOR,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GOVARDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED

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5344	MCA/3633/2016	10/04/2017	KIRAN DIPAKBHAI RAJ,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,KANDARP DESAI - DIRECTOR,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GOVARDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5345	MCA/3634/2016	10/04/2017	HETAL NATUBHAI PATEL,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,KANDARP DESAI - DIRECTOR,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GOVARDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
5346	MCA/3635/2016	10/04/2017	SHIVDAYAL PYARELAL SHARMA,	HARSH V GAJJAR	PANKAJ KUMAR - SECRETARY, HEALTH AND WELFARE DEPARTMENT,ANIL MUKIM - ADDITIONAL CHIEF SECRETARY,KANDARP DESAI - DIRECTOR,VINOD GUPTA - INSPECTOR OF LOCAL FUND,KANUBHAI GOVARDHANBHAI MODH	NOTICE NOT RECD BACK,NOTICE SERVED
5347	MCA/3636/2016	10/04/2017	VIPUL VILAJIBHAI PATEL,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI GORDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
5348	MCA/3637/2016	10/04/2017	ATANU ANIL BAIRAGI,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI GORDHANBHAI MODH	GOVERNMENT PLEADER
5349	MCA/3638/2016	10/04/2017	ARCHANA ATANU BAIRAGI,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI GORDHANBHAI MODH	NOTICE NOT RECD BACK,NOTICE SERVED
5350	MCA/3639/2016	10/04/2017	MUKESH DAHYALAL RAWAL,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI GORDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
5351	MCA/3640/2016	10/04/2017	NILAM PRITESH DEORE,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI GORDHANBHAI MODH	NOTICE NOT RECD BACK,NOTICE SERVED
5352	MCA/3642/2016	10/04/2017	RIMPAL RAMESHBHAI VIRSODIYA,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI GORDHANBHAI MODH	GOVERNMENT PLEADER,NOTICE SERVED
5353	MCA/3643/2016	10/04/2017	LAXMIPRASAD RAMESHKUMAR PANDEY,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5354	MCA/3644/2016	10/04/2017	RASHMI RAJENDRAKUMAR TIWARI,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5355	MCA/3645/2016	10/04/2017	BHAVNA PRAKASHCHANDRA PANDYA,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5356	MCA/3646/2016	10/04/2017	BARGE OMKAR SANGRAM,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED

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5357	MCA/3647/2016	10/04/2017	SHITALBEN RAMSINH PARMAR,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5358	MCA/3648/2016	10/04/2017	SUDHIRKUMAR TRINATHA PANI,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5359	MCA/3649/2016	10/04/2017	SONI SURENDRA ASHARAM,	HARSH V GAJJAR	PANKAJ KUMAR, SECRETARY,ANIL MUKIM, ADDITIONAL CHIEF SECRETARY,KANDARP DESAI, DIRECTOR, INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,VINOD GUPTA, INSPECTOR OF LOCAL FUND,KANUBHAI GORDHANBHAI MODH, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED
5360	MCA/3652/2016	08/11/2017	PRAVIN MADHA PARMAR,BHAYA GHOGAD KODIYATAR,BHALA DEVA KODIYATAR,KARMAN KARABHAI KATARA,BHIMSINH MANSUR GHADVI,RAM CHANA AUDHEDARA,VEJABHAI KHIMABHAI AUDHEDRA,JIVABHAI KARABHAI,KIRIT GUJUBHAI BARAIYA,MIHIR SUBHASHBHAI GHEDIYA,RAMSINH BHIMA VAJA,MAYUR GAGJI PATADIYA,DHARMESHKUMAR BHIKHUBHAI BALAS,VINOD MAVJI CHAVDA,SURESH POPAT ODEDRA,MURU GOGAN HUN,PRASHANT JIVA PARMAR,DARSHAN JAYESHBHAI MEHTA,RAJA MERAMAN KUCHADIYA,PUNJA GANDA KODYATAR	MS VIDHI J BHATT	ARVIND AGARWAL SECRETARY,J A KHAN PRINCIPAL CHIEF CONSERVATOR OF FORESTS,R C MISTRY - CHIEF CONSERVATOR OF FORESTS,A P SINGH CHIEF CONSERVATOR OF FORESTS,SHOBHITA AGARWAL DEPUTY CONSERVATOR OF FORESTS,A H VANIYA RANGE FOREST OFFICER,D A GOSAI RANGE FOREST OFFICER,B B KUCHHADIYA RANGE FOREST OFFICER,A B SARVAIYA RANGE FOREST OFFICER	GOVERNMENT PLEADER
5361	MCA/3654/2016	08/01/2019	NISHABEN RAKESHBHAI BAROT,	MR DEEPAK P SANCHELA	PRAVIN SOLANKI-DIRECTOR OF MUNICIPALITIES,	NOTICE SERVED
5362	MCA/3660/2016	13/04/2017	SMITA W/O. MANAN MUKESHBHAI CHOKSI AND D/O. BHOGILAL KARAMSHI PATEL,	MR PRAVIN GONDALIYA	MANAN MUKESHBHAI CHOKSI,	NOTICE SERVED,DS AFF.NOT FILED (R)
5363	MCA/3662/2016	13/04/2017	AMIBEN LOPABEN SAURINBHAI JOSHI,	MR Y J PATEL	MILAP BHARATBHAI VAISHNAV,	NOTICE SERVED
5364	MCA/3663/2016	17/03/2017	JOSHI ROSHNIBEN W/O. VINITKUMAR MAHESHBHAI RAJGOR D/O. PRADIPBHAI TRIBHOVANDAS JOSHI,	MR HARNISH V DARJI	VINITKUMAR MAHESHBHAI RAJGOR,	MR ANVESH V VYAS
5365	MCA/3679/2016	16/01/2019	SUO MOTU,	SUO MOTU	A R ZALA,	MR RAJENDRA M DESAI,MR.SANAT B PANDYA
5366	MCA/3683/2016	20/12/2016	AKHMABHAI LALBHAI DAMOR,LAXMANBHAI HIRABHAI DAMOR,GAMABHAI LALBHAI DAMOR	MR DIPAK R DAVE,MR.S D MOTWANI	R.G.DHANGAR,M.R.VARIYA	
5367	MCA/3694/2016	07/04/2017	HEMLATA ALIAS ANJU YOGESH BALANI,	HCLS COMMITTEE,MR. JAINISH P SHAH	YOGESH AJIT BELANI,	(MR PM VYAS),MR HIREN P VYAS,MS SEJAL H VYAS
5368	MCA/3701/2016	21/01/2019	SHANKARLAL NAGESHWAR DOSHI,	MR ATIT D THAKORE	ARVIND PATEL, DISTRICT DEVELOPMENT OFFICER,K.S. CHAUDHARY - EXECUTIVE ENGINEER,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,MR HS MUNSHAW
5369	MCA/3703/2016	06/02/2017	DIPTI W/O. TUSHARKUMAR TRIVEDI AND D/O. RAMESHKUMAR UPADHYAY,	MR PANKAJ K SONI,PARTH P SONI	TUSHAR JAYESHKUMAR TRIVEDI,	
5370	MCA/3705/2016	20/06/2018	HIRALKUMARI RAVINDRABHAI MEHTA,	MR JEET J BHATT	ANJU SHARMA,DINESH DASA CHAIRMAN - GUJARAT PUBLIC SERVICE COMMISSION,SHAILESHBHAI BHIKHULAL RAVAL COMMISSIONERATE	
5371	MCA/3706/2016	13/03/2018	HASMUKH VALLABHDAS AJMERI,	MR DHRUV K DAVE	GEETA VALVES AND ENGINEERING PVT LTD.,NANDUBHAI HIMMATLAL THAKKAR,BHARATBHAI HIMMATLAL THAKKAR,RAMESHBHAI HIMMATLAL THAKKAR,MR. YOGENDRA HIMMATLAL THAKKAR	NOTICE SERVED,DELETED,HL PATEL ADVOCATES,MR. AAMIR S PATHAN
5372	MCA/3709/2016	21/01/2019	SURESHCHANDRA CHANDULAL MAHAJAN,	MR ATIT D THAKORE	ARVIND PATEL,K.S.CHAUDHARY, EXECUTIVE ENGINEER,DIRECTOR OF PENSION AND PROVIDENT FUND	NOTICE NOT RECD BACK,NOTICE SERVED,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5373	MCA/3710/2016	30/11/2018	PWD AND FOREST EMPLOYEES' UNION,SOMABHIA RANCHODBHAI TADVI,MAHESHBHAI KASHIRAMBHAI TADVI,SURESHBHAI CHAMPAKBHAI TADVI,NAGJIBHAI GOVINDBHAI HARIJAN	MS VIDHI J BHATT	M. K. JADAV - STATE OF GUJARAT,D. K. WAGHELA - EXECUTIVE ENGINEER,D. K. WAGHELA - DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED,(MR NIRZAR S DESAI)
5374	MCA/3711/2016	21/12/2016	GHANSHYAMBHAI CHOTABHAI PATEL,	A B PATEL	FALGUNIBEN RAMANBHAI PATEL,	
5375	MCA/3712/2016	12/07/2018	RAMESHBHAI CHELSHANKER OZA,	MR RAJESH K SAVJANI	M.THENNARASAN, IAS,ADDITIONAL CITY ENGINEER (CIVIL),PEARL DEVELOPERS	,MR DHAVAL G NANAVATI,MR TULSHI R SAVANI
5376	MCA/3713/2016	17/12/2018	RAMILABEN KIRTIKUMAR SHAH,Amit Kirtikumar Shah,SONAL KIRTIKUMAR SHAH THROUGH THEIR POA AMIT KIRTIKUMAR SHAH,RUPAL KIRTIKUMAR SHAH THROUGH POA AMIT KIRTIKUMAR SHAH	A B PATEL	STATE OF GUJARAT,DEPUTY COLLECTOR,RAJABHAI BHALABHAI RABARI,VALUBHAI BHALABHAI RABARI	NOTICE NOT RECD BACK,MR VAIBHAV A VYAS
5377	MCA/3716/2016	12/07/2017	ANKITA D/O. PRAVINBHAI RAMJIBHAI PARMAR W/O. RAJESHKUMAR BHIKHALAL DAVE,	NAVDEEP N BHASIN	RAJESHKUMAR BHIKHALAL DAVE,	DS AFF.NOT FILED (R)
5378	MCA/3720/2016	07/12/2018	PATELIYA HARISHBHAI TEJABHAI,PATEL RAKESHKUMAR MANILAL,ZALA BHAGATSINH JASWANTSINH,PATEL MAHESHBHAI SOMABHAI,DESAI CHANDRAKANT MOTIBHAI,ZALA MAKHUSINH HIRSINH,PANCHAL KANUBHAI DHULABHAI	MS VIDHI J BHATT	SUNEYNA TOMAR - SECRETARY OF EDUCATION DEPARTMENT,M. I. JOSHI - DIRECTOR OF PRIMARY EDUCATION,RAMESHCHANDRA S. UPADHYAY - DISTRICT PRIMARY EDUCATION OFFICER	,MR MANISH J PATEL
5379	MCA/3724/2016	09/01/2017	RAJESH NANAKRAM BHODWANI,	MR RJ GOSWAMI	SHRI VINODRAO, MUNICIPAL COMMISSIONER,	
5380	MCA/3725/2016	09/08/2018	RANOMAL SWARUPCHAND ADEPAL - SINCE DEASED THROUGH LEGAL HEIRS AND REPRESENTATIVE,CHAMPABEN RANOMAL ADEPAL,KAMLABEN SUKHLAL RATHOD,PRATAP RANOMAL ADEPAL,GANPAT RANOMAL ADEPAL,ASHOK RANOMAL ADEPAL,SHARDA MANGALJI RATHOD	MR PK SHUKLA	MANOJ AGGARWAL OR HIS SUCCESSOR,	GOVERNMENT PLEADER
5381	MCA/3726/2016	17/12/2018	HARIKRISHNA CHANDULAL TRIVEDI,	MR MUKUND M DESAI	J.N.SINGH, CHIEF SECRETARY, STATE OF GUJARAT,PANKAJ JOSHI, PRINCIPAL SECRETARY TO GOVERNMENT,MONA KHANDHAR, SECRETARY TO GOVERNMENT,A.J.SHAH, COMMISSIONER OF HIGHER EDUCATION,P.N.RAOL, DIRECTOR, PENSION AND PROVIDENT FUND OFFICE	NOTICE SERVED
5382	MCA/3728/2016	01/05/2017	SANGALIYABHAI KHUMANSINH VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R.M. VASAIYA,F.J. VASAVA	
5383	MCA/3729/2016	01/05/2017	ZINIYABHAI BEDIYABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5384	MCA/3730/2016	01/05/2017	DIVALIYABHAI NARSINHBHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5385	MCA/3731/2016	01/05/2017	SINGABHAI VANDARIYABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5386	MCA/3732/2016	01/05/2017	MANSUKHABHAI AJAMABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5387	MCA/3733/2016	01/05/2017	BHIKHABHAI GIMIYABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5388	MCA/3734/2016	01/05/2017	RUPABHAI UBADIYABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5389	MCA/3735/2016	01/05/2017	GURJIBHAI DEVANABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	
5390	MCA/3736/2016	01/05/2017	KHAHALIYABHAI RUMABHAI VASAVA,	MS VANDANA L BHATT,HCLS COMMITTEE	R M VASAIYA,F J VASAVA	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5391	MCA/3739/2016	10/01/2018	MANSURI MOHAMMAD YUNUS ABDUL SATTAR,	MR SALIM M SAIYED	STATE OF GUJARAT,S. M. GAMETI, CIRCLE POLICE INSPECTOR,S V CHAUDHARY - POLICE SUB INSPECTOR,DINKARBHAI HEMCHANDBHAI PRAJAPATI	
5392	MCA/3740/2016	02/05/2017	SANDHYA BHAVESHBHAI SHARMA D/O. DILIPBHAI DETARAM SHARMA,	MR NACHIKET D MEHTA,MR.JAY S SHAH	BHAVESHBHAI PARSHURAM SHARMA,	MR PM DAVE,MR D V KANSARA
5393	MCA/3753/2016	14/02/2017	DIMPALBEN JAYESHBHAI BHATT,	(MS S S PATHAN)	JAYESH M. BHATT,	NOTICE SERVED
5394	MCA/3765/2016	26/04/2018	BHALCHANDRA LAKSHMISHANKAR DAVE,	MR BP GUPTA	RAJIV KUMAR GUPTA - PRINCIPAL SECRETARY (IAS),D. K. PAREKH (IAS) - DIRECTOR, EMPLOYMENT AND TRAINING	GOVERNMENT PLEADER
5395	MCA/3766/2016	23/02/2018	MANISHABEN RAJESHKUMAR GOHEL,	VIVEK R TRIVEDI	RAJESHKUMAR VELJIBHAI GOHEL,	SERVED BY AFFIX(N),RULE SERVED
5396	MCA/3769/2016	27/02/2017	VISHAKHABEN KHUSHKUMAR DABHI W/O. VIJAY HARISINH MAKWANA,	MR ASHISH M DAGLI	VIJAY HARISINH MAKWANA,	MR DIPEN K DAVE,MR YASH H JOSHI
5397	MCA/3770/2016	06/04/2017	GUJARAT STATE PENSIONERS FEDERATION,	MR AS ASTHAVADI	SHRI RAJ GOPAL - IAS,SHRI K SRINIVAS - IAS,ANIL MUKIM - IAS	GOVERNMENT PLEADER
5398	MCA/3774/2016	11/12/2018	PATEL DAHYABHAI MADHUBHAI,PATEL RAMABHAI MAKNABHAI	MR JV JAPEE	VADANSINH CHANDANSINH BODANA,HARSH J VYAS DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
5399	MCA/3775/2016	17/03/2017	KAJALBEN W/O. BIMLESH VELJIBHAI GAMOT,	MR K S CHANDRANI,MR. NILAY A THAKER	BIMLESH VELJIBHAI GAMOT,	MR DIGANT M POPAT
5400	MCA/3777/2016	08/12/2017	AHIR HIMATBHAI SHIVABHAI,	MR KRUNAL D PANDYA	STATE OF GUJARAT,	GOVERNMENT PLEADER
5401	MCA/3785/2016	08/12/2017	SHAILESHBHAI JIVABHAI NADIA,	MR KRUNAL D PANDYA	STATE OF GUJARAT,	GOVERNMENT PLEADER
5402	MCA/3786/2016	08/12/2017	BHIKHABHAI SOMABHAI MAKWANA,	MR KRUNAL D PANDYA	STATE OF GUJARAT,	GOVERNMENT PLEADER
5403	MCA/3787/2016	21/01/2019	LILABEN TRIBHUVANDAS PATEL,	MR UM SHASTRI	MEHULBHAI SURESHBHAI -CHIEF OFFICER,ANKUR SINGH-COLLECTOR	VIRAL K SHAH
5404	MCA/3789/2016	26/03/2018	R P DAMOR (RAMUBHAI PUNIABHAI DAMOR),	MR VAIBHAV A VYAS	M S DAGUR , IAS,T S BHIST-IPS, -INSPECTOR GENERAL OF PRISONS	GOVERNMENT PLEADER
5405	MCA/3790/2016	20/03/2017	SHWETABEN PARTHIVBHAI DARJI,	MR P P MAJMUDAR	PARTHIVBHAI JASHWANTBHAI DARJI,	MR VAIBHAV N SHETH
5406	MCA/3807/2016	09/01/2019	NARESHKUMAR CHATURBHAI CHAVDA,	MR. EKRAMA H QURESHI,HUNAIZA H QURESHI	HARISH K PRAJAPATI,S B RAWAL COMMISIONER OF TECHNICAL EDUCATION,PRAGNESH K BRAHMBHATT PRINCIPAL	,GOVERNMENT PLEADER,NOTICE SERVED
5407	MCA/3811/2016	30/01/2017	YOGESHBHAI AMBALAL PATEL,		JAYPRAKASH PRUTHVILAL PANDE,RAJENDRASINH S RATHOD,MAHESHBHAI L RATNU - D.E.O.	
5408	MCA/3812/2016	19/12/2017	ASHOK AMARSHI SOLANKI,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	MONA KHANDHAR,K A PATEL,ANUPAMSINH GEHLOT	GOVERNMENT PLEADER
5409	MCA/3819/2016	19/06/2017	RAMESHBHAI MANUBHAI VALODARA,VINODBHAI MANUBHAI VALODARA,SOMABHAI MANUBHAI VALODARA	MR ND SONGARA	MAHESH PATEL DISTRICT DEVELOPMENT OFFICER,H F BHUVATARA TALUKA DEVELOPMENT OFFICER,HITENDRASINGH PRAVINSINGH ZALA SARPANCH - CHUDA NAGAR PANCHAYAT	MR HS MUNSHAW,MR Y J PATEL
5410	MCA/3821/2016	21/01/2019	THAKORLAL MANEKLAL SONI,	MR ATIT D THAKORE	ARVIND PATEL DISTRICT DEVELOPMENT OFFICER,K S CHAUDHARY EXECUTIVE ENGINEER,P N RAOL -DIRECTOR OF PENSION AND PROVIDENT FUND	,MR HS MUNSHAW
5411	MCA/9/2017	08/11/2017	GARADHARIA PAYALBEN CHATRABHUJBHAI,	MR YOGESHKUMAR A RATANPARA	M I JOSHI DIRECTOR,G K VICHIYA -DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,(MR RA MISHRA)
5412	MCA/10/2017	23/03/2017	SONAL BHAVESHKUMAR AMLANI D/O LALITKUMAR THAKKER,	MR CHETAN K PANDYA	BHAVESH HIRALAL AMLANI,	MR PRAVIN GONDALIYA

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5413	MCA/11/2017	02/04/2018	PRAVINBHAI KALIDAS PATEL,	MR VAIBHAV A VYAS	PANKAJ KUMAR PRINCIPAL SECRETARY,J P GUPTA, COMMISSIONER,RAGHUVENDRA DIXIT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5414	MCA/14/2017	22/12/2017	SITARAM CHHAGANBHAI SALVE,VIMALBEN SITARAM SALVE	(MR NA SHAIKH)	SUNAYNABEN RAJESHBHAI SALVE,SIDDHANT RAJESHBHAI SALVE,MINOR HARSH RAJESHBHAI SALVE THROUGH HIS MOTHER AND GUARDIAN SUNAYNABEN RAJESHBHAI SALVE,SOMAI RAMLAL YADAV,DAHYABHAI BHAGWANSINH DEVDHARA,THE NEW INDIA ASSURANCE COMPANY LTD	NOTICE SERVED,MR PALAK H THAKKAR
5415	MCA/38/2017	30/01/2017	RAMESHBHAI NATHUBHAI DESAI,	MR CHIRAG B PATEL	MURALIKRISHNA,JITENDRA G.PANDYA, DIRECTOR,	GOVERNMENT PLEADER
5416	MCA/39/2017	18/12/2017	SHAMJIBHAI VANJIBHAI CHAUDHARI,	MS VIDHI J BHATT	M.K JADAV, THE SECRETARY,P.N.RAOL THE DIRECTOR OF PENSION,K.K.PATEL THE EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
5417	MCA/40/2017	12/06/2017	ASHWINBHAI AMRUTLAL SHAH,	MR JIGAR M PATEL,PRERAK P OZA	L K VANIYA, DEPUTY COLLECTOR (STAMP DUTY VALUATION ORGANIZATION,DIVISION II,VADODARA),	GOVERNMENT PLEADER
5418	MCA/41/2017	30/01/2017	GIRISH MAHENDRA PRASAD PATHAK,SHAILESH MAHENDRAPRASAD PATHAK	MS SNEHA A JOSHI,MS.YOGINI H UPADHYAY	BHARAT PETROLEUM CORPORATION LIMITED. AMIT MITTAL,	
5419	MCA/42/2017	20/12/2018	BABIBEN RAJABHAI W/O RAJABHAI MERUBHAI,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	PRASHANT PARIKLH,	NANAVATY ADVOCATES
5420	MCA/43/2017	21/01/2019	MAGANBHAI G. NINAMA, SON OF GAJANANDBHAI NINAMA,	MR PH PATHAK	S.R. MEENA,,VINIT MATHUR, POST MASTER GENERAL, OR HIS	(MR NIRZAR S DESAI)
5421	MCA/45/2017	27/06/2017	MAYUR MUKUNDRAI DESAI,JAYESH HIMMATLAL VYAS,HITENDRASINH MULRAJSINH PARMAR	MS HARSHAL N PANDYA	C.M.CHAVADA,R.N.PATEL,MUKESH PURI	MR HS MUNSHAW
5422	MCA/66/2017	06/10/2017	RAJNIKANT MULJIBHAI PATEL,	MR MUKUND M DESAI	STATE OF GUJARAT,PRINCIPAL SECRETARY TO GOVERNMENT,SECRETARY TO GOVERNMENT,COMMISSIONER OF HIGHER EDUCATION,COMMISSIONER AND PROVIDENT FUND OFFICE	NOTICE SERVED
5423	MCA/86/2017	30/03/2017	BHARATSINH KANUBHA JADEJA,PRAKASHBHAI POPATBHAI LANIYA,BHARATKUMAR DEVSHANKER JOSHI,GUJAM AHMED ABDUL REHMAN QURESHI,UMEDSINH TAKHUSINH CHUDASAMA,BIPINKUMAR JASVATNRAI RAVAL,GIRISHKUMAR DALPATRAM JOSHI,ANWAR HUSEIN DADUMIYA QURESHI,AMRUTLAL MANISHANKER JOSHI,MEHBOOBBHAI JASABHAI SHAIKH,JITENDRAKUMAR MANSUKHLAL PANDYA,JAGDISHSINH AJITSINH GOHIL,BHANUBHAI BACHUBHAI MAKWANA,RAJENDRAKUMAR DAYASHANKER JOSHI,ARVIND MOHANBHAI PARMAR	MR JA ADESHRA	KIRANBHAI AMRUTBHAI PATEL,RAJENDRAKUMAR MANUBHAI MAKWANA	GOVERNMENT PLEADER,NOTICE SERVED
5424	MCA/87/2017	17/01/2017	JAYDEEPSINHJI KESARISINHJI VAGHELA,	MR ARPIT A KAPADIA	KHODIYAR SAMUDAYIK SAHKARI KHETI MANDALI LTD THROUGH,KIRTIBHAI MOTIBHAI PATEL,DINESHBHAI AMBALAL PATEL,RAHENDRABHAI CHUNILAL PATEL,KANUBHAI DHANABHAI PATEL,LAXMANJI PUNJAJI, MANAGER OF HUF	
5425	MCA/90/2017	18/04/2017	SMITA TANMAY SHAH,MINOR DHYANA TANMAY SHAH	(MR DN CHHTRAPATI)	TANMAY UMESHBHAI SHAH,	NOTICE SERVED
5426	MCA/92/2017	12/01/2018	CHANDRAPRABHA SHIVLAL SHAH,	MR BHARAT JANI	ABHESING GOVABHAI DESAI,	GOVERNMENT PLEADER,MR HS MUNSHAW
5427	MCA/95/2017	26/07/2017	GUNVANTRAI NARMADASHANKAR VYAS,MADHAVLAL BHAGWANDAS PATEL,LAVJIBHAI J CHAUDHARY,JAYANTIBHAI MANABHAI PATEL,ISHWARBHAI SOMABHAI PATEL,SENGAMER CHANCHANMER GOSAI	MR GAURAV K MEHTA	MURLI KRISHNA - SECRETARY,HITABEN PATEL - DIRECTOR,POPATSINH N. RAOL - DIRECTOR	GOVERNMENT PLEADER
5428	MCA/101/2017	12/01/2018	HANIFABEN GABHABHAI SAMEJA,	MR BHARAT JANI	MR.ABHESING GOVABHAI DESAI,	GOVERNMENT PLEADER,MR HS MUNSHAW

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5429	MCA/102/2017	24/04/2017	RAJESHVARI POORAV RAWAL,	MS ANSUYA K MAKWANA	POORAV D RAWAL,	DR.ABHISST K THAKER
5430	MCA/103/2017	17/01/2018	HARESH MAHIPATSINH PARMAR,	MR NILESH M SHAH	DIRECTOR OF AGRICULTURE,JOINT DIRECTOR OF AGRICULTURE (L.S.),DEPUTY DIRECTOR OF AGRICULTURE,JUNAGADH AGRICULTURAE UNIVERSITY	,RONAK D CHAUHAN
5431	MCA/106/2017	24/01/2017	BABUBHAI VIRABHAI SAVANIYA,	MR RAMESH V SAVANIA	V.V.VAGADIYA OR HIS SUCCESSORS,HARESH JOYSAR OR HIS SUCCESSORS	
5432	MCA/109/2017	05/03/2019	NIRMALABEN KANAIYALAL SHAH,ANILBHAI JYANTIBHAI JANI,KAMLESHBEN RAMBHAROSE SHARMA,USHABEN DINKARBHAI AANEKAR,JIVRAMBHAI VAHSARAMBHAI PRAJAPATI	MR AM PAREKH	TOWN PLANNING OFFICER,AHMEDABAD MUNICIPAL CORPORATION,ASSISTANT ESTATE OFFICER	NOTICE SERVED,MR DEEP D VYAS
5433	MCA/115/2017	26/04/2018	DHIRAJLAL LALJIBHAI MAKWANA,	MR DG SHUKLA,MR HARSHEEL D SHUKLA	MANOJBHAI R. KOTHARI,	MR HS MUNSHAW
5434	MCA/117/2017	16/08/2017	PAYAL W/O ANKUR TALAVIA (D/O MANILAL GALJIBHAI DAMOR),	MR.MINHAJ M SHAIKH	ANKUR DHIRUBHAI TALAVIA,	NOTICE SERVED,DS AFF.NOT FILED (N)
5435	MCA/123/2017	13/06/2017	RASBINDU VIRPRASAD MEHTA,	MS HARSHAL N PANDYA	ANJU SHARMA,ANIL MUKIM, IAS,A.J.SHAH IAS,P.N. RAOL	GOVERNMENT PLEADER
5436	MCA/125/2017	12/02/2019	NATVARSINH KHUMANSINH CHAUHAN,	MR RR VAKIL	CHHAGANBHAI L CHARPOT,NARVATSINH UDESINH CHAVDA,PATELIA FATEHSINH BHAVANBHAI	GOVERNMENT PLEADER,MR YH VYAS,MR AS ASTHAVADI
5437	MCA/128/2017	11/04/2017	PALLAVIBEN BUDHABHAI BHOI,	MR HEMANT MAKWANA	GIRISHBHAI BABUBHAI MEHRA,	MR PRABHAKAR UPADYAY
5438	MCA/142/2017	14/02/2019	KAMLESHBHAI BHARATBHAI SHAH,PRAFULCHANDRA RAMBHAI PATEL,PRAGYNESHBHAI DILIPBHAI SHAH,ARJUNSINH RAYSINH PADHIYAR,ASHOKBHAI ISHWARBHAI PATEL,RAMESHBHAI BABALDAS PATEL,BHARATBHAI GHANSHYAMBHAI BRAHMBHATT,LAXMANBHAI DURLABHBHAI PATEL,MAHENDRASINH PRUTHVIRAJ MAHIDA,HARESHKUMAR DAHYABHAI DESAI,UDESANG RAYJIBHAI SOLANKI,ANILKUMAR MAGANBHAI PATEL,JAYANTILAL ISHWARLAL PATEL,MANGALBHAI JAGABHAI PRAJAPATI,MANSUKHBHAI DEVJIBHAI PRAJAPATI,MEHBOOBALIKHAN RASULKHAN PATHAN,ADAM VALI PATEL,SANJAY KANTILAL PANDYA,NARENDRABHAI DALSUKHBHAI CHOKSI,CHANDRAKANT MANILAL PATEL,RAMESHCHANDRA SOBHAGCHAND SHAH,PALLAVIBEN ANJANKUMAR PARIKH,REVABEN NAGINBHAI PATEL	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,DISTRICT PANCHAYAT BHARUCH,DISTRICT PANCHAYAT BHARUCH	,MR HS MUNSHAW
5439	MCA/144/2017	30/10/2017	CHINTAN GHANSHYAMBHAI JOSHI,	PRITHU PARIMAL	RAMSINH RAJPUT,	
5440	MCA/146/2017	20/12/2018	RANELLA GROUP VIVIDH KARYAKARI CO OPERATIVE SOCIETY LTD.,KIRITBHAI BHAILALBHAI PATEL	MR DHARMESH V SHAH	SHAILESHKUMAR NARMADASHANKAR JOSHI,NARENDRABHAI CHELABHAI PATEL GENERAL MANAGER,MAHENDRABHAI DAYABHAI PATEL	MR CHIRAG B PATEL
5441	MCA/149/2017	21/12/2018	JAYSHRI ANIL ACHARYA,	MR HARDIK C RAWAL,MRS MH RAWAL	MR. SANJAYPRASAD OR SUCCESSOR IN OFFICE,MR. N.C. PATEL,R.M. PARMAR	GOVERNMENT PLEADER,MR DG CHAUHAN,RONAK D CHAUHAN
5442	MCA/152/2017	11/04/2017	DHRUMABEN W/O KIRANBHAI DESAI,	MR ANAND B GOGIA	SUNAINA TOMAR,NAVNITLAL M MEHTA DISTRICT EDUCATION OFFICER	GOVERNMENT PLEADER
5443	MCA/164/2017	04/02/2019	DILIPBHAI CHHELSHANKAR VYAS,	MS VIDHI J BHATT	DINESHCHANDRA RAMESHWARJI AGARWAL,RAJESH GANDALAL PATEL	MR. BHADRISH S RAJU
5444	MCA/168/2017	02/02/2017	HEENA DILIPBHAI NAYAK,	MR DHARMESH V SHAH	NITINBHAI SUMANCHANDRA VORA,FALGUNI AHAN SHAH,MULJIBHAI VALJIBHAI PARMAR,DINESHBHAI BABUBHAI CHOUDHARY	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5445	MCA/173/2017	10/01/2018	BHARTENDU NARMADASHANKAR RAJGOR,JOSHI HARDIKKUMAR SANJAYKUMAR ,(GENERAL),DEVANG RAMESHKUMAR MEVANI,ALPESH PRATAPSINH PARMAR,RITESH RUPESHKUMAR AMIN	MR GUNVANT R THAKAR,MS BHARGAVI G THAKAR	K.SHRINIVASA, I.A.S,	GOVERNMENT PLEADER
5446	MCA/177/2017	20/02/2017	MAM RAJ GOEL,		BAR COUNCIL OF GUJARAT,	RC JANI & ASSOCIATE
5447	MCA/179/2017	27/04/2017	KUMUDCHANDRA MADHUSUDAN KADIA,	MR. MAULIK M SONI,MR D V KANSARA,BHUPENDRAKUMAR G CHAVDA	VINODRAI G. VAGHELA,	
5448	MCA/182/2017	16/01/2019	LEGAL HEIRS OF FULABHAI LALABHAI PATEL,	MR AJ YAGNIK	RAJANIBHAI FULABHAI PATEL,SHILPABEN RAJNIBHAI PATEL,PATEL BHAVIK VASUDEVBHAI,SANJAY NATHABHAI PATEL	MR MEHUL SHARAD SHAH
5449	MCA/189/2017	28/02/2017	MAULI HARDIK TRIVEDI W/O HARDIK TRIVEDI,	DR.ABHISST K THAKER	HARDIK RAJULBHAI TRIVEDI,	DS AFF.NOT FILED (N)
5450	MCA/192/2017	17/04/2017	KIRITKUMAR LAXMANSINH RAJPUT,	RAHUL SHARMA	P.M. CHRISTIAN,PANKAJ KUMAR,T. K. SONI,	,MS RV ACHARYA
5451	MCA/194/2017	02/02/2017	SHRUTI W/O. DHAIVAT CHANDRAKANT BHAVSAR,	MR. SOEB R. BHOHARIA,VALIMOHAMMED PATHAN	DHAIVAT CHANDRAKANT BHAVSAR,	
5452	MCA/202/2017	31/01/2017	DAYABHAI MAGANLBHAI PRAJAPATI,KANTIBHAI MANGALBHAI PRAJAPATI,MANGUBEN BUDHABHAI PRAJAPATI,JASHODABEN RAMANBHAI PRAJAPATI,HASMUKHBHAI RAMANBHAI PRAJAPATI,DHARMENDRABHAI RAMANBHAI PRAJAPATI	MR NK MAJMUDAR	RAJESHBHAI KANUBHAI PATEL,ARUNBHAI KANUBHAI PATEL,THAKORBHAI FULABHAI PATEL,MOHANBHAI RAVJIBHAI PATEL,GHANSHYAMBHAI FULABHAI PATEL,MUKESHBHAI MOHANBHAI PATEL,JAYANTIBHAI ADITRAM JANI,HASMUKHBHAI PARSOTTAMBHAI PATEL,NILESHBHAI RAMESHBHAI JANI	
5453	MCA/206/2017	11/12/2017	DAMOR RAJANBHAI RANJIBHAI,	MR BP GUPTA	C T PATEL,DISTRICT DEVELOPMENT OFFICER,PLANNING OFFICER AND TALUKA DEVELOPMENT OFFICER,DISTRICT PRIMARY EDUCATION OFFICER	,GOVERNMENT PLEADER
5454	MCA/213/2017	05/06/2017	NILESH KANTILAL PATEL,	MR. BK. RAJ	JAYSHREEBEN RAKESHKUMAR SHAH R/A.1001,AJANTA APARTMENT,,	MR VISHAL C MEHTA
5455	MCA/219/2017	15/12/2017	DIVYABEN @ DIVYANGNA W/O DHARMESHKUMAR TRIVEDI AND D/O PRAFULCHANDRA PUROHIT,	MS.P J.JOSHI	DHARMESHKUMAR BALKRUSHNA TRIVEDI,	MR SR YADAV
5456	MCA/230/2017	03/02/2017	KHIMJIBHAI DEVJIBHAI VARAN,	MR HASIT H JOSHI	SHRI J.N. SINGH OR HIS SUCESSOR,SHRI.....OR HIS SUCCESSOR,SHRI.....OR HIS SUCCESSOR IN THE OFFICE OF THE SOCIETY WELFARE OFFICER,,SHRI MANOJ AGRAWAL OR HIS SUCCESSOR,SHRI M.A. PANDYA OR HIS SUCCESSOR,SHRI L.D.CHAUHAN OR HIS SUCCESSOR,,SHRI RAJGOPAL OR HIS SUCCESSOR,SHRI P.N.RAOL,SHRI R.J. MAKADIA OR HIS SUCCESSOR	
5457	MCA/236/2017	16/06/2017	MALIBEN RAMBHAI KHUNTI,	MR. ZALAK B PIPALIA	RAMBHAI AALABHAI KHUNTI,	RULE SERVED BY DS,MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI
5458	MCA/238/2017	20/03/2017	KAMINIBEN VASANTBHAI VAGHELA,	MR MAULIK VAKHARIYA,MR MIHIR VAKHARIYA	JAGDISH MOHANDAS SISODIYA,	MR YASH H JOSHI,MR KULDEEP D SHARMA
5459	MCA/239/2017	07/12/2017	PINKIBEN D/O VIRAMJI RAJPUT AND WIFE OF CHIRAGKUMAR RAJPUT,	MR TEJAS P SATTA	CHIRAGKUMAR CHAGUJI RAJPUT,	MR AMIT C NANAVATI
5460	MCA/240/2017	21/12/2017	HARI SHANKAR DIXIT,	MR DILIP B RANA	R.K.VERMA,G.C.AGRAWAL GENERAL MANAGER OF HIS SUCCESSOR IN THE OFFICE OF,AMITKUMAR SINGH DIVISIONAL RAILWAY MANAGER	NOTICE SERVED,MR RAMNANDAN SINGH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5461	MCA/248/2017	10/01/2019	KARUNASHANKAR MAFATLAL DAVE,	MR HJ DHOLAKIA	AVANTIKA SINGH, IAS - COLLECTOR,MUKESH KUMAR, IAS - AHMEDABAD MUNICIPAL COMMISSIONER,VIVEK PATEL - CHAIRMAN,STATE OF GUJARAT	,NOTICE SERVED,MR SATYAM Y CHHAYA
5462	MCA/251/2017	10/01/2019	SHAILESHKUMAR NATVARLAL SHAH,TUSHAR BALVANTRAI NAIK,PANKAJ MANUBHAI DESAI,BHAWANGIRI DAYAGIRI GOSAI,RANJEETSINH ABHESINH ZALA,BHAGVANBHAI KHIMABHAI PIPALIA,PRAFULBEN RAMESHBHAI ZALAVADIA,ARVINDKUMAR GANGARAM PATEL	MS TEJAL A VASHI	STATE OF GUJARAT,GUJARAT STATE RURAL DEVELOPMENT CORPORATION LTD.	GOVERNMENT PLEADER,MR HS MUNSHAW
5463	MCA/256/2017	11/12/2017	RANJANBEN GORDHANBHAI PATEL,	MR MUKUND M DESAI	STATE OF GUJARAT,PANKAJ JOSHI - SECRETARY TO GOVERNMENT,MONA KHANDHAR - SECRETARY TO GOVERNMENT,A.J. SHAH - COMMISSIONER OF HIGHER EDUCATION,R. N. RAOL - DIRECTOR	NOTICE SERVED
5464	MCA/258/2017	19/04/2017	PARUL NILKAMAL PATEL,	A N KADRI,DARSHIT R BRAHMBHATT	NILKAMAL MADHUKANT PATEL,	MEHUL A SURATI
5465	MCA/261/2017	18/01/2018	KUBRA HUSSAIN GHANCHIBHAI,SHAMIM HUSAAIN GHANCHIBHAI	MR. EKRAMA H QURESHI	STATE OF GUJARAT,PONUGUMATLA BHARTI	GOVERNMENT PLEADER
5466	MCA/267/2017	07/12/2017	NADIA KHODIDAS KALABHAI,JAGABHAI DEVABAHI PARMAR	MR KRUNAL D PANDYA	STATE OF GUJARAT,STATE OF GUJARAT,COMPETENT AUTHORITY AND ADDITIONAL COLLECTOR,AHMEDABAD MUNICIPAL CORPORATION	,GOVERNMENT PLEADER
5467	MCA/269/2017	22/12/2017	HITESH RAMANLAL TAILOR (H R TAILOR),	MR VAIBHAV A VYAS	PANKAJ KUMAR,	GOVERNMENT PLEADER
5468	MCA/283/2017	07/12/2017	KANUBHAI CHHAGANBHAI DODIA,AMRISHBHAI BHIKABHAI,MANJI BHAI NATHUBHAI,RATHOD BATUKBHAI JIVANBHAI,VAGHELA BHAGWANBHAI MAGANBHAI,LATE RATHOD BABUBHAI BIJALBHAI,LATE DEVSHIBHAI VALABHAI,MORDAS KHIMDAS GONDALIYA	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	GOVERNMENT PLEADER
5469	MCA/288/2017	10/04/2017	NEHA W/O RAJIVKUMAR AND D/O NAND KISHORE BENISINGH,	MR VILAS G GOSWAMY,VAIBHAV V GOSWAMY	RAJIVKUMAR LAXMINARAYANSINGH,	MR. ALKESH N SHAH
5470	MCA/294/2017	27/03/2017	VIKRAMBHAI GOVINDBHAI VADHEL,BHARATBHAI ARGANBHAI LALAKIYA	MR GIRISH M DAS	MINABEN B. ZALA,JAGDISH PATEL,P.P.PANDEY	GOVERNMENT PLEADER
5471	MCA/299/2017	09/01/2019	ARVIND SHANTILAL PANDYA SINCE DECEASED THROUGH HEIRS AND L/R,MADHUSUDAN ARVINDLAL PANDYA,DHRUVKUMAR ARVINDLAL PANDYA,YASHVANTKUMAR ARVINDLAL PANDYA,SHANTABEN ARVINDLAL PANDYA (WINDOW OF A.S. PANDYA)	MS MITA S PANCHAL	ADDL DEVELOPMENT COMMISSIONER - JAGDISH DODIYA,DISTRICT DEVELOPMENT COMMISSIONER - HARSH J VYAS	GOVERNMENT PLEADER,NOTICE SERVED,MR MANISH J PATEL
5472	MCA/300/2017	09/01/2019	ARVIND SHANTILAL PANDYA SINCEDECEASED THROUGH HIS HEIRS AND L R,MADHUSUDAN ARVINDLAL PANDYA,DHRUVKMAR ARVINDLAL PANDYA,YASHVANTKUMAR ARVINDLAL PANDYA,SHANTABEN ARVINDLAL PANDYA WD/O.A.S. PANDYA	MS MITA S PANCHAL	ADDL DEVELOPMENT COMMISSIONER,DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR MANISH J PATEL
5473	MCA/303/2017	07/04/2017	NARENDRA LILADHAR MEHTA,	MR NK MAJMUDAR	SATISH SHARMA,B.J. KUBAVAT	
5474	MCA/304/2017	21/01/2019	CHANDUBHAI CHHOTABHAI PATEL,	(MR BIPIN I MEHTA)	RAJGOPAL AND/OR HIS SUCCESSOR IN OFFICE,SAURABH PARDHI AND/OR HIS SUCCESSOR IN OFFICE,MAHESHBHAI J. JOSHI AND/OR HIS SUCCESSOR IN OFFICE,HARISHGIRI BHAGWANGIRI GOSWAMI	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA
5475	MCA/306/2017	20/04/2018	M/S H.R. WIND LOGISTICS,	(MR MB GANDHI),MR CHINMAY M GANDHI	R M JADAV,PANKAJKUMAR RAGHUNATHBHAI PADHIAR	,GOVERNMENT PLEADER
5476	MCA/310/2017	30/10/2017	MAHENDRABHAI MANILAL BRAHMBHATT,	MR UT MISHRA	SHRI ATISH SHAH,	MR DG CHAUHAN,RONAK D CHAUHAN
5477	MCA/311/2017	18/12/2018	PANKAJKUMAR PRAMODBHAI RANA - ONLINE DATA ENTRY OPERATOR,	MR NK MAJMUDAR	STATE OF GUJARAT,DISTRICT PANCHAYAT, BHARUCH,DISTRICT PANCHAYAT, BHARUCH	NOTICE NOT RECD BACK,MR HS MUNSHAW

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5478	MCA/319/2017	02/05/2017	VIVEK V. SHUKLA,	MR SAVAN N PANDYA	RAJENDRASINH MANHARSINH JHALA,KALPANA S PATEL,ANUP B THAKAR	MR PM DAVE,MR DG SHUKLA,MR ASIT B JOSHI
5479	MCA/328/2017	02/02/2018	POONAM PANKAJ KAVRANI,	MR RITURAJ M MEENA,MS DIMPLE A THAKER,Ms. DIXA U PANDYA	PANKAJ PARSOTTAMDAS KAVRANI,	MR MEHUL H RATHOD
5480	MCA/329/2017	11/12/2018	CHAMPALAL GULABJI,MIRABEN CHAMPALAL,KARAN CHAMPALAL,GHANSHYAMBHAI ALIAS GHISALAL GULABJI	VIRAL K SHAH,MR. RAJ A TRIVEDI	MANOHARSINH DILUBHA VAGHELA,B.S.DESAI,RAJENDERAKUMAR MANUBHAI PATEL,ASHWIN KHEMCHANDBHAI CHAVDA	GOVERNMENT PLEADER,MR DHAVAL N VAKIL
5481	MCA/331/2017	27/04/2017	GAYATRIBEN JAGDISHKUMAR VAGHELA,	JEET Y RAJYAGURU	JAGDISHKUMAR GOVINDBHAI VAGHELA,	MR RAJESH M CHAUHAN
5482	MCA/333/2017	17/04/2017	NIDHI W/O VIJAYBHAI SHILU,	APURVA K JANI	VIJAY BHAGWANJIBHAI SHILU,	MR D V KANSARA
5483	MCA/336/2017	08/02/2017	FALGUNIBEN D/O INDUKUMAR POPAT,	MR BHAVIN S RAIYANI	SAMIDH VISHNUPRASAD JANI,	
5484	MCA/337/2017	03/05/2017	BILKISBANU D/O SAHEBKHAN RAHIMKHAN BALOCH (W/O KAZI MAJIDKHAN JALALUDDIN),RUHAN MAJIDBHAI KAZI	MR K I KAZI	MAJIDBHAI JALALUDDIN KAZI,	MR AMIT N CHAUDHARY
5485	MCA/338/2017	03/05/2017	BILKISBANU D/O SAHEBKHAN RAHIMKHAN BALOCH (W/O KAZI MAJIDKHAN JALALUDDIN),	MR K I KAZI	MAJIDBHAI JALALUDDIN KAZI,	
5486	MCA/339/2017	13/04/2017	DISHITA RUDRESH GOSWAMI,	MR CHINTAN S POPAT	RUDRESH KIRITBHAI GOSWAMI,	MR JAYESH A DAVE
5487	MCA/341/2017	15/02/2019	BACHUBHAI TAPUBHAI JOKHYA,	MR UT MISHRA	C B DHODHYA,	GOVERNMENT PLEADER
5488	MCA/342/2017	12/06/2017	BALDEVBHAI BHALABHAI RABARI,	MR NIRAV R MISHRA	STATE OF GUJARAT,SPECIAL INSPECTOR GENERAL OF POLICE	GOVERNMENT PLEADER
5489	MCA/349/2017	07/01/2019	CHHATRASINH KISHORSINH RAMLAVA,	MR MA BUKHARI	RAMBIRSINGH LAYAKSINGH PAWAR,DEVENDRASINH RAJRAMSINGH RAJPUT,NAVDEEP MEHTA,SUNAINA TOMAR SECRETARY	,MR NC SHAH,MR VC RANA
5490	MCA/350/2017	20/03/2019	KIRTIDABEN ISHWARLAL DESAI,	MR. BHAVIK A RAMANI,MR. DIVYANG A RAMANI	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION M.I.JOSHI,DISTRICT PRIMARY EDUCATION OFFICER J.B.PRAJAPATI,MANAGER PANKAJBHAI D.JOSHI, BHAGINI SAMAJ	GOVERNMENT PLEADER,MR BAIJU JOSHI,MR RUTVIJ M BHATT
5491	MCA/352/2017	17/03/2017	PUNABHAI NANJIBHAI SOLANKI,	MR. MUKESH T MISHRA	ARVIND AGRAWAL,C.G.CHUDASMA	,NOTICE SERVED
5492	MCA/353/2017	21/12/2018	SURESHBHAI J. PARMAR,	MR BHUSHAN B OZA	V.G. VANZARA, IAS,KANDARP DESAI,KIRAN CHAUDHARY,ALPESHKUMAR RAMSHANKAR JOSHI	GOVERNMENT PLEADER,NOTICE SERVED
5493	MCA/354/2017	22/03/2018	JAYPRAKASH RAMESHCHANDRA THAKER,	MS MAMTA R VYAS	P. K. GADHVI-COMMISSIONER OF SCHOOLS,,NAISADH MAKWANA- DISTRICT EDUCATION OFFICER,BHUPENDRABHAI KAMLASHANKAR BHATT,A.C.PARMAR- PRINCIPAL,K.M.PUROHIT	GOVERNMENT PLEADER,NOTICE SERVED,MR VAIBHAV N SHETH,MR FAIMUDDIN SAIYED
5494	MCA/366/2017	20/12/2018	RAMCHANDRA MULABHAI PADHIYAR,	MR VIPUL S MODI	PANKAJBHAI BAROT CHIEF OFFICER,NEELAMBEN S JANI PRESIDENT PALANPUR MUNICIPALITY,P K SOLANKI DIRECTOR MUNICIPALITIES	NOTICE SERVED,MR MEHUL H RATHOD
5495	MCA/389/2017	19/01/2018	POOJA @ VASHANVI D/O NARENDRABHAI MALI AND W/O PAWANBHAI PATEL,KASHVI D/O PAWAN DAHYABHAI PATEL	(MR NIRAL R MEHTA),MR TANMAY B KARIA	PAWAN DAHYABHAI PATEL,	MR ASHISH M DAGLI
5496	MCA/390/2017	01/05/2017	RUCHIBEN D/O SHAILESHKUMAR CHIMANLAL SONI,	MR VILAS G GOSWAMY,VAIBHAV V GOSWAMY	HITESHKUMAR KISHORBHAI RAVAL,	RULE SERVED BY DS
5497	MCA/391/2017	20/09/2019	PURVIBEN W/O.VIJAYBHAI B. PATEL AND D/O RAJENDRABHAI PATEL,	MR VILAS G GOSWAMY,VAIBHAV V GOSWAMY	VIJAYBHAI BATUKBHAI PATEL,	MR. VISHAL P THAKKER

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5498	MCA/397/2017	12/01/2018	RITABEN NANUBHAI RATHOD,	MR VIJAY H NANGESH	KINJALBHAI PRAVINBHAI PATEL,	RULE SERVED
5499	MCA/398/2017	12/01/2018	RINABEN NANUBHAI RATHOD,	MR VIJAY H NANGESH	MANOJKUMAR DHANJIBHAI PATEL,	NOTICE SERVED
5500	MCA/399/2017	21/12/2018	RAJESHKUMAR N. BHATT,	MR. VISHAL P THAKKER	DEPUTY DISTRICT DEVELOPMENT OFFICER,	MR HS MUNSHAW
5501	MCA/400/2017	12/04/2017	NARMADABEN BHUPATBHAI BARAIYA,NAYANABEN BHUPATBHAI BARAIYA	MR RATHIN P RAVAL	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FOREST,RANGE FOREST OFFICER,RANGE FOREST OFFICER,DEPUTY FOREST OFFICER	GOVERNMENT PLEADER
5502	MCA/422/2017	26/06/2018	PRAVIN SATISHBHAI PATEL,	MR UT MISHRA	SHRI J J DOCTOR,	NOTICE SERVED
5503	MCA/433/2017	19/01/2018	NARAYANBHAI BUNDHABAHI MALI,	MR KRUNAL D PANDYA	STATE OF GUJARAT,STATE OF GUJARAT,COMPETENT AUTHORITY AND ADDITIONAL COLLECTOR MR.LOCHAN SEHRA,VADODARA MUNICIPAL CORPORATION	,GOVERNMENT PLEADER
5504	MCA/434/2017	29/01/2019	DINKARRAY VALLABHDAS LATHIGARA,BHIKHABHAI NARANBHAI THUMMAR,VASRAMBHAI MANJIBHAI HARPAL	MR UT MISHRA	RUSHIKUMAR CHANDRAKANT DAVE OR HIS SUCCESSOR IN OFFICE,	MR PREMAL R JOSHI
5505	MCA/435/2017	15/07/2019	DESAI BHARTIBEN DILIPBHAI,	MR KB PUJARA	SUNAINA TOMAR, IAS,M.I. JOSHI,SURESHBHAI S. PANDYA,SATISHBHAI NATWARLAL TRIVEDI,B.M. CHAVDA,ASSISTANT INSPECTOR	NOTICE NOT RECD BACK,MR HS MUNSHAW,(MR NIRZAR S DESAI)
5506	MCA/438/2017	29/11/2018	JITENDRABHAI @ JITUBHAI BAVJIBHAI PATEL,	MR MANAN A SHAH	SATISH KUMAR SHARMA,G.S.PATEL POLICE INSPECTOR,STATE OF GUJARAT	GOVERNMENT PLEADER
5507	MCA/452/2017	07/12/2017	SHEKHA GORDHANBHAI KHUMANBHAI,	MR KRUNAL D PANDYA	STATE OF GUJARAT,STATE OF GUJARAT,AHMEDABAD MUNICIPAL CORPORATION,COMPETENT AUTHORITY AND ADDL. COLLECTOR,GUJARAT HOUSING BOARD	GOVERNMENT PLEADER,NOTICE SERVED,MR SATYAM Y CHHAYA
5508	MCA/454/2017	21/01/2019	DECEASED RAVJIBHAI NARSINHBHAI,KAPILABEN WD/O RAVJIBHAI NARSINHBHAI,ARVINDBHAI RAVJIBHAI PATEL,HANSABEN WD/O BHARATBHAI RAVJIBHAI PATEL,BIPINBHAI RAVJIBHAI PATEL,ROHITBHAI RAVJIBHAI PATEL,REKHABEN D/O RAVJIBHAI NARSINHBHAI,KALPESH ARVINDBHAI PATEL,HETAL BIPINBHAI PATEL,NITABEN D/O BHARATBHAI PATEL	MR HJ DHOLAKIA	POONAMCHAND PARMAR,N K MINA VADODARA URBAN DEVELOPEMENT AUTHORITY,VINOD R RAO VADODARA MUNICIPPAL CORPORATION,NEERJA JAISWAL	GOVERNMENT PLEADER,MR HS MUNSHAW,MR MITUL K SHELAT,NANAVATI & CO.
5509	MCA/455/2017	22/11/2017	REKHABEN WD/O RAISINGBHAI VASAVA,	MR MA PAREKH	ANIL MUKIM,R.C. MEENA,RAVISHANKER IAS,MS. ANITA NAYAK	GOVERNMENT PLEADER,NOTICE SERVED
5510	MCA/459/2017	21/12/2017	NITABEN JAYANTILAL PATEL,	MR. JAIMIN R DAVE	A.J.SHAH, COMMISSIONER OR HIS SUCCESSOR IN OFFICER,	
5511	MCA/463/2017	25/04/2017	DIPAKKUMAR LAXMANBHAI CHAUDHARI,	MR VAIBHAV A VYAS	SHRI ARVIND AGRAWAL,	GOVERNMENT PLEADER
5512	MCA/466/2017	18/12/2017	KAMLESH BHARATBHAI SHAH,	MR NK MAJMUDAR	STATE OF GUJARAT,DISTRICT PANCHAYAT, BHARUCH,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED
5513	MCA/467/2017	30/06/2017	ANANT KRUSHNARAO JOSHI,	MS VIDHI J BHATT	E V VASAVA EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
5514	MCA/468/2017	30/06/2017	JANATHIYA LAHNIBEN CHHIBUBHAI WIDOW OF CHHIBUBHAI JANATHIYA,	MS VIDHI J BHATT	E V VASAVA, EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
5515	MCA/469/2017	30/06/2017	SHRIPRASAD NISAD BUDHIRAM,	MS VIDHI J BHATT	E V VASAVA EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
5516	MCA/473/2017	15/12/2017	CHAVDA BHARAT RAMJIBHAI,DESAI PRAFULKUMAR GUNVANTRAY,RAJENDRAKUMAR BHAGVANDAS BADHIYA	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	
5517	MCA/474/2017	15/12/2017	LATE PRAKASH M DHARKAR THROUGH HIS HEIR PRABHABEN PRAKASH DHARKAR,LATE JAMBUCHA VIJUBEN VITHTHALBHAI THRO. HER HEIR KALPESH BHIKHABHAI	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	

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5518	MCA/476/2017	15/12/2017	MUKESHBHAI HARSHADBHAI DAVE,JASVANTBHAI VASANTRAV CHITRE,ISMAILBHAI ABDULBHAI QURESHI	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	
5519	MCA/477/2017	15/12/2017	BHATT NITIN GULABRAY,SAMAT BHIKHABHAI,GHANSHYAM TULSIBHAI,MAGAN LAKSHMANBHAI,LATE DHIRU MANJIBHAI THROUGH HIS HEIRS HANSABEN DHIRUBHAI,LAKHIRAM KHODIDAS	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	
5520	MCA/478/2017	15/12/2017	CHUDASAMA DHARMSHIBHAI NATHABHAI,LATE CHAVDA MERABHAI NODHABHAI THROUGH HIS HEIR MADHUBEN M CHAVDA	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	
5521	MCA/479/2017	10/08/2017	MRUGINIBEN KIRITKUMAR DAVE,	MR. JAIMIN R DAVE	A.J.SHAH, COMMISSIONER, HIGHER EDUCATION OFFICE,	GOVERNMENT PLEADER
5522	MCA/486/2017	21/02/2019	MAHOTJI SHANAJI THAKORE,DASHRATHJI SHIVAJI THAKORE	MR JEET J BHATT	PANKAJ KUMAR,KANDARP DESAI , DIRECTOR	GOVERNMENT PLEADER
5523	MCA/487/2017	19/12/2017	NAROTTAMBHAI NATHALAL MODI,	MR KB PUJARA	SMT. SUNAINA TOMAR,M. I.JOSHI,G.D.PATEL DISTRICT PRIMARY EDUCATION OFFICER,,B.J.DESAI TALUKA DEVELOPMENT OFFICER,B.M. CHAVDA,	GOVERNMENT PLEADER,NOTICE UNSERVED,MR MP PRAJAPATI
5524	MCA/495/2017	26/04/2017	RITABEN W/O RAJIVGIRI LABHUGIRI GOSWAMI,	MR MP PRAJAPATI	RAJIVGIRI LABHUGIRI GOSWAMI,	MR SANJAY PRAJAPATI
5525	MCA/496/2017	18/04/2017	URVASHI W/O. DIVYARAJSINH RAJENDRASINH PARMAR AND D/O. PRADIPSINH PRABHATSINH CHAUHAN,	MR P P MAJMUDAR	DIVYARAJSINH RAJENDRASINH PARMAR,	NOTICE SERVED,RULE NOT RECD BACK
5526	MCA/502/2017	27/12/2018	BHANJIBHAI TULSIDAS SUGAR AND GRAIN PVT. LTD.,PRAVINBHAI BHANJIBHAI THAKKAR	MR TARAK DAMANI	J.R.M EXPORTS,DEEPAK TRIKAMLAL HALANI,PRITESH TRIKAMLAL HALANI,UMESH H. TANNA,PARAG PRAVINBHAI THAKKAR,JAY ANILKUMAR THAKKAR,HARSHAD KANTILAL THAKKAR	NOTICE SERVED BY DS,(MR FB BRAHMBHATT),MR.D H PANCHAL
5527	MCA/503/2017	06/03/2017	AYODYAPURI CO OPERATIVE HOUSING SOCIETY LTD.,	MR.AMIT R JOSHI	TARACHAND RAMJIMAL KELA,JAWAHARLAL HIRALAL BAHETI,VANITABEN SHANABHAI PATEL	
5528	MCA/504/2017	17/07/2017	GEETABEN CHANDUBHAI MAKWANA,	MR A A ZABUAWALA	CHANDUBHAI MULJIBHAI MAKWANA,	MR BHARGAV HASURKAR
5529	MCA/505/2017	03/05/2017	HETAL ROHITBHAI DABHI,	MR JIGNESH L HAJARE	ROHIT DAHYABHAI DABHI,	MR D V KANSARA
5530	MCA/506/2017	23/02/2018	DILIPKUMAR VIJAL SHAH,	MR SK BAGGA	A K SINGH,	
5531	MCA/508/2017	30/11/2017	JAYSUKHLAL BAVANJIBHAI SINGADIA,	ANSHUL N SHAH	D G CHAUDHARY,RUPAVANSHI (IAS)	GOVERNMENT PLEADER
5532	MCA/514/2017	19/04/2017	SHRUTIBEN SUNILSINH KUSHVAH,	MS. JR ACHARYA	STATE OF GUJARAT,SUNILSINH PRATAPSINH KUSHVAH	GOVERNMENT PLEADER,NOTICE SERVED
5533	MCA/520/2017	30/03/2017	KIRANBEN W/O ASHVINBHAI PANCHASARA,	HCLS COMMITTEE,MR.AMIT R JOSHI	ASHVINBHAI DHIRAJLAL PANCHASARA,	NOTICE SERVED
5534	MCA/521/2017	06/02/2018	NANABHAI K BHANGI VALMIKI,	MR KRUNAL D PANDYA	STATE OF GUJARAT,STATE OF GUJARAT,D P DESAI OR HIS SUCCESSOR,DISTRICT HEALTH OFFICER, D C JAGANI,SUPERINTENDENT CL, DR. D K GOHIL	GOVERNMENT PLEADER,MR HS MUNSHAW

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5535	MCA/522/2017	15/12/2017	BHATT GAJANAND JATASANKAR,SOLANKI HIMMATBHAI LAKHAMANBHAI,KAMUBEN KALUBHAI MAKWANA,AANANDBHAI BHIKHABHAI WAGHELA,GOHIL PRAVINSINH HANUBHA,BARAD KANTILAL HARJIVANBHAI,SUTHAR DHIRAJ PARSHOTTAM,SYORA MAGANBHAI KARSHANBHAI,SAMUBEN NARSIBHAI,SARVAIYA MAKABHAI DHANJIBHAI,SOLANKI KHODABHAI SADTHABHAI,SYORA RANCHHOD SARDULBHAI,SATHIYA KISHORBHAI MULJIBHAI,JADEJA KISHORSINH VAKHATSINH THROUGH HEIRS RAMBAA KISHORSINH JADEJA,PARMAR MOHANBHAI MANUBHAI THRO. HEIRS PARMAR REKHABEN MOHANBHAI,CHAUHAN RAJESH KANJIBHAI,DODIYA SARAD JAMNADAS,PARMAR VIJAY MANUBHAI THRO. HEIR JAYABEN VIJAYBHAI MANUBHAI,RATHOD SHARDABEN DAHRMSHI,JADAV SANTUBEN BACHUBHAI,SYORA MANJI DHARAMSHI THRO. HEIR KAMUBEN MANJI SYORA,MAKWANA BHIKHABHAI SARDULBHAI THR. HEIR VIKRAM B. MAKWANA,BHARATSINH BHUPATSINH GOHIL,GANPATSINH TAPUBHA JADEJA,VISHAVADIYA MAGANBHAI BOGHABHAI THR. HEIR DEVUBEN M VISHAVADIYA,JANI ASHOK AJITRAY	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORILAL SARAIYA	
5536	MCA/523/2017	05/05/2017	PATEL BHADRESHKUMAR BHAGUBHAI,TANDEL VIBHUTIBEN MANILAL,PATEL DANESHVARI VINODBHAI,PATEL RENUKABEN BHARATBHAI,PATEL BHAVINIBEN CHIMANBHAI,PATEL SANJAYKUMAR PARBHUBHAI,TANDEL PRAKRUTI SHANTILAL,HITEN BIPINBHAI JOSHI	MR AS ASTHAVADI	RAJ GOPAL, IAS,JAYANTI S RAVI IAS	GOVERNMENT PLEADER
5537	MCA/524/2017	05/05/2017	ARVINDBHAI KADVABHAI RATHOD,BALVANTSINH SURSINH CHAUHAN,ASHOKJI ARJANJI MAKWANA,RAMESHBHAI SHANKARBHAI CHAMAR,HITESHKUMAR DHULABHAI PARMAR,UMANGKUMAR JASHVANTLAL BHAVSAR,NAVINBHAI GABHABHAI SUTARIYA	MR AS ASTHAVADI	RAJ GOPAL IAS,JAYANTI S RAVI IAS COMMISSIONER CUM SECRETARY	GOVERNMENT PLEADER
5538	MCA/527/2017	26/06/2018	RAMKRUPAL AMBIKAPRASAD PANDE,	MR UT MISHRA	J.J. DOCTOR,	MR PRATIK P THAKKAR
5539	MCA/533/2017	07/07/2017	LAKHUBEN BABUBHAI SAPATA,	MS VIDHI J BHATT	E. V. VASAVA,	GOVERNMENT PLEADER
5540	MCA/534/2017	10/03/2017	SALMAN A SALAM BAKRAWALA,AMIN USMANGANI TOPIWALA,MUSTUFA ABBAS MANDLIWALA,HANIF GULAM TOL,ATAUR REHMAN MOHAMMED SAFI SIBHAI,ABDULLAH ISMAIL INDAWALA,MOHAMMED SALIM ABDUL KARIM SHAIKH,HAJI IMTIYAZ ABDUL MAJID MALVANIYA,FAZLUL REHMAN HAFIZUR REHMAN SHAIKH,MOHAMMEDBHAI UMAR BIN ARAB,QURESH KUTBUDDIN ATTARWALA	MR MA KHARADI	K. B. UPADHYAY,	
5541	MCA/536/2017	12/01/2018	MANALIBEN D/O DEEPAKKUMAR SHAH,	MR HEMANT MAKWANA	PRATIKBHAI KANCHANBHAI JAIN,	RULE SERVED
5542	MCA/538/2017	08/12/2017	PRATIBHA VASANT BHATE,	MR PK SHUKLA	SUNAINA TOMAR,M.I. JOSHI DIRECTOR OF PRIMARY EDUCATION,M.L. RATNU DISTRICT EDUCATION OFFICER,N.U. RAVAL DISTRICT ASSESSORY EXAMINER,SUDHABEN C MACHHI PRINCIPAL	,GOVERNMENT PLEADER
5543	MCA/539/2017	19/12/2017	PARVATBHAI FATABHAI PAGI,	MR. VISHAL P THAKKER	G M ASAITI,R G DHANVAR,STATE OF GUJARAT	GOVERNMENT PLEADER
5544	MCA/540/2017	19/12/2017	GOVINDBHAI NARANBHAI PATEL,	MR. VISHAL P THAKKER	G M ASAITI,R G DHANVAR,STATE OF GUJARAT	GOVERNMENT PLEADER
5545	MCA/541/2017	19/12/2017	JETHABHAI MAGHABHAI PAGI,	MR. VISHAL P THAKKER	G M ASAITI,R G DHANVAR,STATE OF GUJARAT	GOVERNMENT PLEADER

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5546	MCA/543/2017	27/02/2017	KANUBHAI VIRSINGHBHAI SALAT,	UMARFARUK M KHARADI	RAKESHKUMAR AGRAWAL,	
5547	MCA/546/2017	15/12/2017	AVNI D/O BHUPENDRA SHUKKLA AND W/O PRASHANT MEKWAN,	MR TANMAY B KARIA	PRASHANTKUMAR MOHANBHAI MEKWAN,	RULE SERVED
5548	MCA/580/2017	29/01/2019	MUKUNDRAI JATASHANKAR PUROHIT,RAMABEN MUKUNDRAI PUROHIT,VIRENDRA MUKUNDBHAI PUROHIT,BHAVESH MUKUNDBHAI PUROHIT	DECEASED LITIGANT,MR UT MISHRA	RUSHIKUMAR CHANDRAKANT DAVE,	MR PREMAL R JOSHI
5549	MCA/584/2017	08/01/2019	MAHIPATSINH RAMSINH SARVAIYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N.D. SOLANKI - EXECUTIVE ENGINEER,LAKHOTRA (FULL NAME NOT KNOWN),R.M. MAKWANA - SUPERINTENDING ENGINEER	GOVERNMENT PLEADER
5550	MCA/608/2017	16/10/2018	KRUPESH NARHARIBHAI PATEL,SMITA KRUPESH PATEL,NIRAL KRUPESH PATEL,AMISH KRUPESH PATEL	MR HEMANG M SHAH	BINITA KALPESH PATEL,ANIRUDH RINKI GANDHI,ALPANA RINKI GANDHI,K L MAHESHWARI, DISTRICT COURT	NOTICE NOT RECD BACK,MR HARDIK P MODH
5551	MCA/610/2017	08/10/2018	CHAREL PRATAPBHAI GUMANBHAI,BAMANIA RAMUBHAI NAVLABHAI,BAMANIA BAPUBHAI DEVABHAI,DAMOR AMARSINH DHANJIBHAI,NALVAYA BADIYABHAI BHAVSINGBHAI,HATHILA JAGJIBHAI CHUNIYABHAI,HATHILA CHATURBHAI TIDIYABHAI,NALVAYA MUKESHBHAI BHARATBHAI,PARMAR VARSINGBHAI MITHIYABHAI,PARMAR AMARSING JOKHLABHAI,KOCHARA BHARTA MANABHAI,PARMAR RAMESHBHAI GALUBHAI,PARMAR JOKHLABHAI TERIYABHAI,HATHILA VINODBHAI BACHUBHAI,BAMANIA NAVALABHAI MAVJIBHAI	MR P C CHAUDHARI	PRAVINBHAI SOLANKI,LALIT M PADALIYA,P G RAICHANDANI	NOTICE SERVED,MR NIKUNT K RAVAL
5552	MCA/612/2017	12/06/2017	ABDOOLBHAI RASOOLBHAI PATHAN,	MR. VISHAL P THAKKER	JENNYBEN THUMMAR,KIRANKUMAR PREMCHANDBHAI PATEL,JASPAL B GOHIL	NOTICE SERVED,MR HS MUNSHAW
5553	MCA/613/2017	19/02/2018	RAJUBHAI VISHNUDAS GONDALIYA,	MR. VISHAL P THAKKER	JENNYBEN THUMMAR, PRESIDENT,KIRANKUMAR PREMCHANDBHAI PATEL,J H GOSWAMI - MEDICAL OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5554	MCA/614/2017	18/12/2017	SJ SHARMA (SIDDHRAJ JAYNARAYAN SHARMA),	MR VAIBHAV A VYAS	PANKAJ KUMAR,ANIL MUKIM,R.M. JHALA,KANDARP N. DESAI	,GOVERNMENT PLEADER,NOTICE SERVED
5555	MCA/616/2017	04/12/2018	BANK OF MAHARASHTRA,	(MR A M VADERA)	KINGSTON INFRACON,DHANANJAY VASANTLAL PARIKH,VARSHABEN KETANBHAI SHAH	NOTICE SERVED BY DS,MR DHAVAL D VYAS
5556	MCA/618/2017	21/11/2017	JAGDISH NATVARBHAI PATEL,	JUCKY LUCKY CHAN	STATE OF GUJARAT,B.B.VORA (P.S.I),DISTRICT SUPERINTENDENT OF POLICE,DIRECTOR GENERAL OF POLICE	GOVERNMENT PLEADER
5557	MCA/619/2017	19/01/2018	MEETABEN W/O DEVENDRABHAI PATEL,	JUCKY LUCKY CHAN	DEVENDRABHAI DAHYABHAI PATEL,	MR.SANAT B PANDYA
5558	MCA/621/2017	02/05/2018	RUSHI ASHWIN KUMAR SHUKLA,	MR HARDIK H PANDIT	RAJ GOPAL,MAHESH PATEL	
5559	MCA/622/2017	21/12/2018	WATER HEALTH INDIA PVT LTD,	MR DIPEN C SHAH	BHAYALI GRAM PANCHAYAT,PARULBEN PARMAR	MR HS MUNSHAW
5560	MCA/624/2017	27/03/2017	HIREN HARISHKUMAR KHAMBATWALA,	MR. EKRAMA H QURESHI	STATE OF GUJARAT,S.B.RAVAL,PRINCIPAL GOVERNMENT POLYTECHNIC	
5561	MCA/625/2017	08/01/2019	RATUBHA MAHOBATSINH GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N D SOLANKI,M V GANDHI,SHRI CHOVATIYA	,GOVERNMENT PLEADER
5562	MCA/626/2017	01/08/2017	DADABHAI @ DAUDBHAI HUSHENBHAI SHAIKH,	MR NIRAV C SANGHAVI	RAJ GOPAL,A.V. KALARIA	GOVERNMENT PLEADER,MS KHYATI P HATHI
5563	MCA/628/2017	30/08/2017	GAVADE SARDARBHAI ZAFARBHAI,	MS VIDHI J BHATT	E V VASAVA EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
5564	MCA/634/2017	20/04/2017	SHARALAL MULSHANKAR RAVAL,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER

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5565	MCA/635/2017	20/04/2017	ATTAULLAKHAN AKBARKHAN PATHAN,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER
5566	MCA/636/2017	20/04/2017	FALJIBHAI MULJIBHAI CHAUDHARY,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER
5567	MCA/637/2017	17/12/2018	PRAVINBHAI GODADBHAI SOLANKI,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER,SHIVANG A THACKER
5568	MCA/638/2017	20/04/2017	SUBAJI RAVJIBHAI CHAUHAN,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER,SHIVANG A THACKER
5569	MCA/639/2017	20/04/2017	BHOGILAL KODARLAL BHATIYA,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER,SHIVANG A THACKER
5570	MCA/640/2017	20/04/2017	PRAVINSING DOLAJI HADIYOL,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER,SHIVANG A THACKER
5571	MCA/641/2017	20/04/2017	BABUBHAI VASABHAI PURABIA,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER,SHIVANG A THACKER
5572	MCA/642/2017	20/04/2017	VIHABHAI RANABHAI CHAUHAN,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER,SHIVANG A THACKER
5573	MCA/643/2017	20/04/2017	ARVINDKUMAR JIVRAMDAS VAISHNAV,	MS HARSHAL N PANDYA	CHIRAG CHAVDA,D.G. CHAUDHARI,B.H. JOSHI	MR AR THACKER
5574	MCA/644/2017	06/03/2017	CHHAGANBHAI MORARBHAI PATEL,	MR AS ASTHAVADI	KISHANBHAI F. VASAVA,	
5575	MCA/645/2017	06/03/2017	CHANDANI NEMCHAND CHHEDA,	MR DILIP P JOSHI	STATE OF GUJARAT,P.P.PANDEY,BHAVANABEN PATEL,NARANBHAI KANAJIBHAI CHAUHAN	
5576	MCA/647/2017	09/04/2019	RANCHHODBHAI KALUBHAI KHANT,	MR TR MISHRA	RAJ GOPAL,R.L. SANGHALA,CHIEF DISTRICT HEALTH OFFICER,CHIEF DISTRICT HEALTH OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR UM SHASTRI
5577	MCA/649/2017	12/04/2017	ANJALIBEN VASANTKUMAR MORBIYA,	HL PATEL ADVOCATES	VISHALKUMAR MANUBHAI SOLANKI,	RULE SERVED BY DS
5578	MCA/654/2017	18/01/2018	PATEL SAROJBEN PRAHALADBHAI,	JAIMIN A GANDHI	STATE OF GUJARAT,KALPESH BABUBHAI RABARI	GOVERNMENT PLEADER,MS NAYANA V PANCHAL
5579	MCA/655/2017	11/04/2017	SHWETABEN JIGARBHAI SHAH,	MR HARSHADRAY A DAVE	JIGAR KANTILAL SHAH,	NOTICE SERVED BY DS,MR AFTABHUSEN ANSARI
5580	MCA/657/2017	18/01/2018	PATEL DAHIBEN PRAHALADBHAI W/O PAEL PRAHLADBHAI SOMADAS,	JAIMIN A GANDHI	STATE OF GUJARAT,KALPESH BABUBHAI RABARI	GOVERNMENT PLEADER,MS NAYANA V PANCHAL
5581	MCA/658/2017	26/12/2017	PATEL MUKESHKUMAR PRAHALADBHAI,	JAIMIN A GANDHI	STATE OF GUJARAT,ANAND RAMESHBHAI SUTHAR	GOVERNMENT PLEADER,MS NAYANA V PANCHAL
5582	MCA/661/2017	26/12/2018	ROMAN KANTI BHATIA,DEVENDRANATH KIKUBHAI PATEL,ACHYUTANAND MALVIYA	MR GM JOSHI	ANJU SHARMA,MOHDMMED SHAHID,ANIL MUKIM,ILESH VORA,A. V. DHADUK,PROFESSOR JASPAL SINGH SANDHU	,MR AR THACKER
5583	MCA/668/2017	21/12/2018	ALL INDIA CERAMIC GLAZE AND GLASS FRIT,	(MR S N THAKKAR)	S. K. PATTANAYAK, MINISTRY OF AGRICULTURE,SECRETARY, MINISTRY OF COMMERCE AND INDUSTRY,ASHWANI KUMAR,J S SANDHU,SECRETARY	NOTICE SERVED,NOTICE UNSERVED
5584	MCA/672/2017	24/03/2017	RANJUBHA JAMBHA JADEJA,	S M KIKANI,MAHESHKUMAR B PATEL	THE EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
5585	MCA/673/2017	07/12/2018	RANCHHOD MANJIBHAI CHABARIYA PATEL,	MR DILIP P JOSHI	STATE OF GUJARAT,P.P.PANDEY,BHAVANABEN PATEL,H.G. KHAMBHALA	
5586	MCA/674/2017	19/09/2017	LEGAL HEIRS OF RANCHODBHAI MOGHABHAI RABARI,LALJIBHAI RANCHODBHAI RABARI,RATILAL RANCHODBHAI RABARI,LEGAL HERIS OF SHANTILAL RANCHODBHAI RABARI,RAIBEN SHANTILAL RABARI,MAHESHBHAI SHANTILAL RABARI,GOPALBHAI SHANTILAL RABARI,MANIBEN SHANTILAL RABARI	MR ASIM J PANDYA	S D DAVAR MAMLATDAR AND KRUSHIPANCH,	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5587	MCA/680/2017	24/03/2017	HANIF AJIJBHAI SOLANKI,	MR BHUSHAN B OZA	ANIL MUKIM, IAS,P. K. TANEJA, IAS,J. N. SINGH, IAS	GOVERNMENT PLEADER
5588	MCA/681/2017	24/03/2017	RAVINDRA BALASAHEB LOKHANDE,	MR BHUSHAN B OZA	ANIL MUKIM, IAS,P. K. TANEJA, IAS,J. N. SINGH, IAS	,GOVERNMENT PLEADER
5589	MCA/682/2017	24/03/2017	BHIKHARAM MAHIPAT RENOSE,	MR BHUSHAN B OZA	ANIL MUKIM, IAS,P. K. TANEJA, IAS,J. N. SINGH, IAS	GOVERNMENT PLEADER
5590	MCA/683/2017	24/03/2017	VINOD RASIKLAL DAVE,	MR BHUSHAN B OZA	ANIL MUKIM, IAS,P. K. TANEJA, IAS,J. N. SINGH, IAS	GOVERNMENT PLEADER
5591	MCA/684/2017	24/03/2017	RAMANBHAI SAVJIBHAI SARVAIYA,	MR BHUSHAN B OZA	ANIL MUKIM, IAS,P. K. TANEJA, IAS,J. N. SINGH, IAS	GOVERNMENT PLEADER
5592	MCA/687/2017	19/12/2017	DHARMENDRAKUMAR SHANTIAL PATEL,	MR KB PUJARA	SUNAINA TOMAR, IAS,M.I. JOSHI,M.P. PARMAR,WRESTLING ASSOCIATION OF GUJARAT(DELETED)	GOVERNMENT PLEADER,DELETED,MR HS MUNSHAW
5593	MCA/691/2017	19/01/2018	POONAMBEN ARJANBHAI CHAVDA,	MR PARESH H VAGHELA,MR SANDIP M PATEL	KIRANBHAI ARJANBHAI CHAVDA,	MR. MH SHEKHAWAT
5594	MCA/692/2017	06/12/2018	HANSABEN SHIVRAMBHAI VANKAR,	MR HEMANT B RAVAL	SOLANKI BIPINKUMAR MAFATLAL,	DS AFF.NOT FILED (N)
5595	MCA/705/2017	09/01/2019	ASHA SAKHI MANDAL THRU ITS PRESIDENT,	MR NIKUNT K RAVAL	LALITBHAI PRABHUDAS PADLIYA,RAMANBHAI M DAMOR,MANUBHAI B CHAUDHARI,JAY KHODIYAR SAKHI MANDAL, VAGELA	GOVERNMENT PLEADER,MR BHAVIK R SAMANI
5596	MCA/708/2017	12/04/2017	RADHIKA SATISH NAIR,	(MS S S PATHAN)	SATISH V. NAIR,	NOTICE SERVED
5597	MCA/710/2017	07/04/2017	PATEL SHITALBEN DASHRATHBHAI,	MR RAJESH N MODI,MR CHETAN K PANDYA	MAHESHKUMAR HASHMUKHBHAI PATEL,	MR HEMANT B RAVAL
5598	MCA/712/2017	05/05/2017	NILESH DAYABHAI KATHAD,RAMNIKLAL CHANDULAL PARMAR	MR AS ASTHAVADI	RAJ GOPAL, IAS,JAYANTI S. RAVI, IAS	GOVERNMENT PLEADER
5599	MCA/713/2017	05/05/2017	MANSANG LAKHAMANBAHI PARMAR,	MR AS ASTHAVADI	RAJ GOPAL, IAS,JAYANTI S. RAVI, IAS	GOVERNMENT PLEADER
5600	MCA/720/2017	18/08/2017	SUSHMANBEN D/O RAMESHBHAI NAYI AND W/O MAYURKUMAR LIMBACHIYA,	MR TEJAS P SATTA	MAYURKUMAR DAYABHAI LIMBACHIYA,	RULE SERVED BY DS
5601	MCA/721/2017	29/01/2019	MANHARLAL MANILAL VYAS,	MR UT MISHRA	RUSHIKUMAR CHANDRAKANT DAVE,	MR PREMAL R JOSHI
5602	MCA/722/2017	16/11/2017	JAMNADAS HANSRAJ VASOYA,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,MANAGING DIRECTOR CHANDRAWANU SOM	MR HS MUNSHAW
5603	MCA/731/2017	10/03/2017	DEEP DRILING 2 PTE LIMITED,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	ESSAR OIL LIMITED,ESSAR EXPLORATION AND PRODUCTION INDIA LIMITED,ESSAR EXPLORATION AND PRODUCTION SOUTH EAST ASIA LIMITED,SHISHIR AGRAWAL,JAGANATH BASRUR,P.K.VERMA	
5604	MCA/736/2017	26/04/2017	KOMAL KANTILAL MARU,	HCLS COMMITTEE,DR. KHUSHBU P VYAS	AALKESH RAMESHBHAI VARA,	MR.SUBHASH G BAROT
5605	MCA/739/2017	28/11/2017	JENIBEN NAGINBHAI,RONIBHAI NAGINBHAI,SUNNYBHAI NAGINBHAI	(MR MB GANDHI),MR CHINMAY M GANDHI	INDUBHAI LALJIBHAI PATEL,	MR NV GANDHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5606	MCA/742/2017	30/10/2018	CHINTANKUMAR BIPINCHANDRA BHATT,SAMIRKUMAR CHANDRASHANKARBHAI BHATT,JAYESHBHAI NARANBHAI OZA,PARASBHAI HARIKRISHNA OZA,MAHESHCHANDRA UMASHANKAR OZA,RAMESHCHANDRA UMASHANKARBHAI OZA,MANDAKINIBEN PADAMKANTBHAI THAKAR,PINKESHKUMAR JAYVADAN OZA.,SHAILESHKUMAR BHAGAWATISHNKAR OZA,RAJNIKANTBHAI PRABHASHANKAR OZA,MANJULABEN KUMUDCHANDRA OZA,HEMANTKUMAR GIRJASHANKAR OZA.,BIPINCHANDRA GIRJASANKARBHAI BHATT	MR VIJAY N RAVAL	STATE OF GUJARAT,REMYA MOHAN MUTHUDATH,V.P. MACHHAR,B D PATEL,M J PATEL	GOVERNMENT PLEADER,MR HS MUNSHAW
5607	MCA/745/2017	16/01/2019	NAZNIN ASIF IQBAL DAVI,	MR M T SAIYAD	RASULKHAN MOHAMMADKHAN LODHI,	MR HARESH N JOSHI
5608	MCA/746/2017	09/04/2018	KARUNASHANKAR MANISHANKAR JOSHI,	MR AJ YAGNIK	STATE OF GUJARAT,DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED
5609	MCA/747/2017	11/12/2017	LAXMANBHAI KARSANBHAI BARIYA,	MR NIRAV C SANGHAVI	HARSHADKUMAR RATILAL PATEL,	GOVERNMENT PLEADER
5610	MCA/763/2017	10/11/2017	NIRANJANABEN MANSUKHLAL JANI,	MR VAIBHAV A VYAS	M S DAUGR,L. CHUAUGO,HASMUKH JOSHI	GOVERNMENT PLEADER
5611	MCA/764/2017	29/06/2018	MEHTA NAVNEETBHAI DOLUBHAI,KAVAD BIJALBHAI BHAGVANBHAI,PATADIA DEVABHAI BHIKHABHAI,PATADIA JIVIBEN BHIKHABHAI,KAVAD DULABHAI BHAGVANBHAI,PATADIA GOBARBHAI VITHTHALBHAI,PATADIA KANCHANBEN ARJANBHAI,PATADIA LALJIBHAI DADUBHAI,LATE BHAGVANBHAI SUKHABHAI THRO. NANBHAI BHAGVANBHAI,LATE SAMA YUNUSH VALIMAHAMAD THRO. HAZUBEN YUNUSH,RAFUCHA CHIMANBHAI NANJIBHAI THRO. JITUBEN CHIMANBHAI	MR DHARMESH V SHAH	PRADEEP NANUBHAI JAIN,YOGESH MANILAL CHAVDA,YOGENDRA KISHORELAL SARAIYE	
5612	MCA/766/2017	13/04/2017	JALPABEN W/O KIRITBHAI PATEL,	MR CHINTAN S POPAT	KIRITBHAI VISHNUBHAI PATEL,	RULE SERVED
5613	MCA/767/2017	07/07/2017	DIPIKABEN DHARMESHBHAI ROHIT,	MR.J P THAKKAR	DHARMESHBHAI GANPATBHAI RAHIT,	MR VN BHAMARE,MR VIVEK V BHAMARE
5614	MCA/770/2017	05/12/2017	CHHAGANLAL DOLATRAM MEVADA,	MR NK MAJMUDAR	POLICE INSPECTOR,	GOVERNMENT PLEADER
5615	MCA/772/2017	21/03/2017	RAMANBHAI MAGANBHAI PARMAR,	MR IM PANDYA,RAHULKUMAR V MAKWANA	RAJKUMAR BENIWAL,BHARGAVI DAVE,TUSHAR HIRABHAI JOSHI,SEJAL KANUBHAI PATEL,RAMESH SHANABHAI TADVI	
5616	MCA/784/2017	16/01/2019	RAMABHAI LALABHAI,MAHESHKUMAR PRAVINCHANDRA,HIRABHAI NANABHAI,PRATAPBHAI SOMABHAI,KHUMABHAI AMJIBHAI,CHANDANSING LALABHAI,NARESHBHAI KUBERBHAI	MR P C CHAUDHARI	STATE OF GUJARAT,SUPERINTENDENT ,RAMESHBHAI N PARMAR	GOVERNMENT PLEADER
5617	MCA/786/2017	05/03/2018	HETALBEN BHAVESHKUMAR SHRIMALI,	MR HN BRAHMBHATT	BHAVESHKUMAR JASAVANTLAL SHRIMALI,	MR DP JOSHI
5618	MCA/793/2017	08/12/2017	NATWARLAL BHAILALBHAI PATEL,	MR SANDIP M PATEL	JYOTSNABEN M CHOUHAN,V P KAPADIA,R J RAO	GOVERNMENT PLEADER
5619	MCA/794/2017	24/11/2017	PARMAR CHAYABEN W/O KIRANBHAI D/O AMRUTBHAI,	MR. KISHAN H DAIYA,MR.KISHAN PRAJAPATI	PARMAR KIRANBHAI RAMABHAI,	RULE SERVED
5620	MCA/795/2017	03/05/2017	HIS HIGHNESS RAJ MEGHRAJSINH SINCE DECEASED,MAHARANISHRI RAJNI BRIJKUNVARBA SHRI RAJMEGHRAJJI (WIFE),SODHSALSINHJI SHRI RAJMEGHRAJJI (SON),JAISINHJI SHRI RAJMEGHRAJJI (SON),SIDHRAJSINHJI SHRI RAJMEGHRAJJI(SON)	(MR JD AJMERA)	PARBHU LAGHRA SINCE DECEASED,AMBARAM PARBHUBHAI DALVADI,LILABEN PARBHUBHAI DALVADI,MASHRUBHAI PARBHUBHAI DALVADI,MARGHABEN PARBHUBHAI DALVADI,GAURIBEN PARBHUBHAI DALVADI,DALVADI AMBARAM DHARAMSHIBHAI	,NOTICE SERVED,BHARGAV KARIA & ASSO

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5621	MCA/796/2017	01/09/2017	BHARMBHATT JAYESH BHUPATRAY,	AVANI V PATEL	PRAKASHBHAI V. CHAUHAN,MADHUKARBHAI VINAYCHANDRA GHANDHI,NAVALSINH V. SOLANKI	NOTICE SERVED
5622	MCA/798/2017	19/04/2017	DAMINIBEN W/O KASHYAP JAMNADAS LANGALIYA,	TATVDEEP J JANI,D K SHUKLA	KASHYAPBHAI JAMNADAS LANGALIYA,	JIGNESHKUMAR P PANDAV,HARNISH M RAO
5623	MCA/800/2017	07/05/2018	MUKESHKUMAR VINODCHANDRA SONI,	MR DAKSHESH MEHTA,MR. RUSHANG D MEHTA	M. S. DANGUR,P. P. PANDE,A. K. SINGH,SHIVANAND JHA	GOVERNMENT PLEADER
5624	MCA/802/2017	29/06/2017	EILABEN W/O BHUPENDRASINGH JAIPALSINGH JADEJA,	MADANSINGH O BAROD,HCLS COMMITTEE	BHUPENDRASINGH JAIPALSINGH JADEJA,	MR ISHAN MIHIR PATEL
5625	MCA/805/2017	08/02/2019	BABALDAS MALABHAI VADNATHANI,	MR HITESH N ACHARYA	STATE OF GUJARAT ,SUNAYNA TOMAR,STATE OF GUJARAT,A.G.MUKIM,DIRECTOR OF PRIMARY EDUCATION,R.C.RAVAL,DISTRICT PRIMARY EDUCATION OFFICER,D.R.DARJI,MAMLATDAR,G.B.PANCHAL,TALUKA PRIMARY EDUCATION OFFICER,G.N.DESHMUKH	GOVERNMENT PLEADER,MR RB THAKOR
5626	MCA/816/2017	21/03/2017	PATEL PRABHUBHAI GOVABHAI,	MR PRAVIN GONDALIYA	JAGDISHKUMAR KUNVARSINH DESAI,CIRCLE OFFICER,,TALATI-CUM-MANTRI,PATEL VINODBHAI MADEVABHAI,KANBI ANDA PARBHABHAI,KANBI RUPABHAI HAJABHAI,KANBI RAGNATHBHAI RUDABHAI,KANBI RAVTABHAI RUDABHAI	
5627	MCA/818/2017	13/06/2017	DINESHCHANDRA AMBALAL PATEL,	MR IMTIYAJ M KURESHI	DISTRICT EDUCATION OFFICER,	GOVERNMENT PLEADER
5628	MCA/819/2017	21/12/2018	DHANIRAM RAMCHANDRA VAISHYA,SHANTABEN BABULAL KOSHTI,VINODBHAI KESHUBHAI BHARAKHADA	MR HARDIK H PANDIT	POONAMCHAND PARMAR,MAMTABEN SOJITRA,D. B. RAJPUT,MAHESHKUMAR	,MR SATYAM Y CHHAYA
5629	MCA/823/2017	17/01/2019	JITENDRAKUMAR JIVRAM DHANDHIA,	MR PM LAKHANI,MRS R P LAKHANI	SUJEET KUMAR,KIRAN KUMAR PREMCHANDBHAI PATEL,VIPUL PATEL	NOTICE SERVED,MR HS MUNSHAW
5630	MCA/825/2017	10/07/2017	HETVI W/O DEVANGKUMAR SONI AND D/O BHARATBHAI SONI,	MS.NIDHI P BAROT	DEVANGKUMAR JITENDRABHAI SONI,	DARSHIT R BRAHMBHATT
5631	MCA/827/2017	14/08/2018	DHARMABHAI KHANABHAI PAMAR,	MR MAHESH BHAVSAR,MRS HM BHAVSAR,SONAL J BHAVSAR	SUNAINA TOMAR,DIPAK R DARAJI	NOTICE SERVED,MR HS MUNSHAW
5632	MCA/828/2017	14/08/2018	LALABHAI KHANABHAI PARMAR,	MR MAHESH BHAVSAR,MRS HM BHAVSAR,SONAL J BHAVSAR	SUNAINA TOMAR - SECRETARY,DIPAK R. DARAJI,AMIT ARORA - DISTRICT DEVELOPMENT OFFICER	NOTICE NOT RECD BACK,MR HS MUNSHAW
5633	MCA/829/2017	22/03/2017	GREEN HOUSE FARMER ASSOCIATION - THROUGH VICE PRESIDENT,PATEL TEJASKUMAR KANTIBHAI	UMARFARUK M KHARADI	RAKESHKUMAR AGRAWAL,STATE BANK OF INDIA,	
5634	MCA/830/2017	08/06/2017	CHHAGANLAL DOLATAM MEVADA,	MR NK MAJMUDAR	DY. SUPERINTENDENT OF POLICE,POLICE INSPECTOR	GOVERNMENT PLEADER
5635	MCA/832/2017	12/03/2019	HURBAI HUSEN MUNGAL,	MR PH PATHAK	GOVARDHANDAN B. GADHAVI,	NOTICE SERVED
5636	MCA/833/2017	30/11/2017	SHANKARBHAI MANIBHAI PATEL,	MR NK MAJMUDAR	D N CHANDHARYA,B M PARMAR	GOVERNMENT PLEADER
5637	MCA/835/2017	07/07/2017	VAJABHAI RAMJIBHAI BODAR,	MS HARSHAL N PANDYA	ANJU SHARMA IAS,J K GADHVI COMMISSIONER OF SCHOOLS AND MID DAY MEALS,HARSHADBHAI L RAVAL DISTRICT EDUCATION OFFICER,PRATAPJI N SOLANKI PRINCIPAL,,MOBTAJI RATHOD SECRETRY MEMADPUR KEDAVNI MANDAL	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5638	MCA/836/2017	07/07/2017	UDAYSINH JAVANSINH RATHOD,	MS HARSHAL N PANDYA	ANJU SHARMA IAS,J K GADHVI COMMISSIONER OF SCHOOLS AND MID DAY MEALS,HARSHADBHAI L RAVAL DISTRICT EDUCATION OFFICER,PRATAPJI N SOLANKI PRINCIPAL,,MOBTAJI RATHOD SECRETRY MEMADPUR KEDAVNI MANDAL	,NOTICE NOT RECD BACK
5639	MCA/839/2017	29/03/2017	PRATIBHABEN MINESHBHAI MODI,	MR VISHWAS K SHAH	UNION OF INDIA,AUTHORISED OFFICER	,MR AKSHAT KHARE
5640	MCA/842/2017	07/01/2019	GANPASINH BHIKHSINH PUROHIT,	MR SAVAN N PANDYA	VIJAY NEHRA (IAS) OR HIS SUCCESSOR IN OFFICE,HITESHBHAI PARMAR OR HIS SUCCESSOR IN OFFICE,DIVISIONAL CONTROLLER	MR HEMANG M SHAH
5641	MCA/851/2017	09/11/2017	RAMESHBHAI P. RAVAL,HAMIDBHAI G RAJPURA,M MUMTAZBEN M CHAUDHARY,BABUBHAI V PATEL,JAYANTIBHAI J VANKAR,POPATLAL JESANGBHAI PATEL,ARVINDBHAI NARAYANBHAI CHADHARY,TRAYAMBAKLAL JOSHI,BALDEVBHAI ARJANBHAI RABARI,NARAYANBHAI MAHADEVBHAI RABARI,KHIMABHAI DEVABHAI CHAVDA,ARVINDKUMAR MAGANLAL PATEL,REVABHAI KARSANBHAI BHARWAD,HITESHBHAI ISHWARBHAI PATEL,VELABHAI SARTANBHAI DESAI,JASHBHAI SHANABHAI ROHIT,KANJIBHAI VARVABHAI DESAI,DINESHBHAI CHHAGANBHAI DARJI,ZHAVERBHAI RAMANBHAI MACCHI,MUKESHBHAI CHOTUBHAI PATEL,RATILAL VITTHALDAS PRAJAPATI,SHABBIR YUSUFISMAIL SHEKH,MASURBHAI ARJANBHAI BORICHA,GULAMHUSAIN SHEKH,NATVARBHAI AMBARAM PATEL,DAYABHAI JOITARAM PATEL,BABUBHAI BECHARBHAI PATEL,MAKWANA DAHYAJI DHANAJI,KALABHAI TRIKAMBHAI ROHIT,GOHABHAI VISHWABHAI RATHVA,HIMMATBHAI C VANKAR,CHAUDHARY GOVINDBHAI K,RAMESHBHAI CHIMANBHAI RANA,PATEL HASMUKHLAL BHIKALAL,MAKWANA LALJIBHAI DAYALBHAI,PANDYA DINESHBHAI NATWARLAL,DESAI HARJIBHAI SUKHABHAI,PARMAR BALDEVBHAI BHIKHABHAI,DARJI CHANDUBHAI JOITARAM,PATEL BALDEVBHAI BABHAIDAS,KARANSINH F LAKOD,CHAUDHARY CHHOTUBHAI JAYRAMBHAI,PRAJAPATI JAYANTIBHAI SOMALAL,PATEL KANAIYALAL REVABHAI,RAMESHBHAI MOHANBHAI BAROT,HARESHKUMAR V RAVAL,AMRATBHAI GOPALBHAI PATEL,RAMANBHAI KAPOORBHAI DAMOR,CHANCHALBEN BALDEVBHAI SOLANKI WD/O BALDEVBHAI SOLANKI,PRAJAPATI KHEMCHANDBHAI BHAYCHANDBHAI,SITABEN HARGOVINDBHAI WD/O HARGOVINDBHAI PRAJAPATI,VIKRAMBHAI P PATEL,GOMTIBEN VISHNUBHAI WD/O VISHNUBHAI PATEL,PUSPABEN AMRUTBHAI WD/O AMRUTBHAI PATEL,NATWARLAL DHANJIBHAI PATEL,HARJIBHAI DAHYABHAI SOLANKI,M K DESAI,LEELABEN VISHNUBHAI WD/O VISHNUBHAI PATEL,PATEL MAGANBHAI MOTIBHAI,TARABEN WD/O VIKRAMBHAI GOPALBHAI PATEL,ANANDIBEN NAYI WD/O RAMANBHAI FAKIRBHAI NAYI,SAKRABHAI DEVKARBHAI RABARI,RAMANBHAI KARSANBHAI PATEL,MEHBAB SIDIKBHAI RAJPURA,VIJAYKUMAR KANTILAL PANDYA	MR GAURAV K MEHTA	MURLI KRISHNA,HITABEN PATEL,POPATSINH N. RAOL	GOVERNMENT PLEADER
5642	MCA/854/2017	21/01/2019	HIMATPARI BACHPARI GOSWAMI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,N. D. SOLANKI,D.B. NARIYA,R.M. MAKWANA	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5643	MCA/855/2017	07/04/2017	SATISH HASMUKHBHAI RAJPUT,HASMUKHBHAI NARANBHAI RAJPUT PARSHOTTAMBHAI,RAMESHBHAI LALABHAI KAHAR,LILABEN RAMESHBHAI KAHAR,SANTOSHBHAI RAMESHBHAI,AMARBHAI RAMESHBHAI,GEETABEN RAMESHBHAI,JAYANTIBHAI AMBALAL RAJPUT,LATE GOVINDBHAI CHUNILAL VALAND,ICHABEN GOVINDBHAI,MAHENDRABHAI GOVINDBHAI,AMITBHAI RAMESHBHAI RAJPUT,URMILABEN JAYANTIBHAI CHUNAWALA,MAFATBHAI SHANABHAI RAJPUT,NARMADABEN MANGALDAS RAJPUT,NARENDRA SHANABHAI RAJPUT,RAMESHBHAI SHANKARBHAI RAJPUT,MAYURBHAI MAFATBHAI RAJPUT,JAYANTIBHAI BABUBHAI RAJPUT,SARJUBHAI BABUBHAI RAJPUT	MR PM BHATT	STATE OF GUJARAT,VINODBHAI RAO,NAVENDUBHAI PARIKH,VINODCHANDRA PANALAL PARIKH,MEENABEN RAMANLAL PANCHOLI,JAYANTIBHAI MANILAL RAJPUT.,LATE BHIKHABHAI CHIMANBHAI RAJPUT,CHAMPABEN BHIKHABHAI,KAMLESHBHAI BHIKHABHAI,LATE BACHUBHAI SHANKARBHAI RAPUT,JASHUBEN BACHUBHAI,PINKALBHAI BACHUBHAI,PAPPUBHAI KAILASHBHAI DHOBI,RAJUBHAI RAMANBHAI RAJPUT,RAMANBHAI SHIVABHAI RAJPUT,RAMESHBHAI BHIKHABHAI RAJPUT,CHANDUBHAI CHHITABHAI RATHOD,JAGDISHBHAI GOVINDBHAI VASAVA,LATE MUKESHBHAI KANTIBHAI RAJPUT.,CHAMPABEN WD/O MUKESHBHAI RAJPUT,ANILBHAI MUKESHBHAI,MEHULBHAI MUKESHBHAI,CHANDRAKANT SEVAKLAL RAJPUT,ZAKIRBHAI FAKIRBHAI MANSURI,FAKIRBHAI YAKUBBHAI MANSURI,LATE RAJUBHAI SHANKARBHAI VASAVA,SUNDERBEN RAJUBHAI,SANJAYBHAI RAJUBHAI,SWATIBEN RAJUBHAI,GURUPRASAD PANCHAMBHAI KAHAR,RAMANBHAI GAMABHAI WAGHELA,RAMANBHAI FOGATBHAI MACHHI,PRAVINBHAI FOGATBHAI MACHHI,JAYANTIBHAI RANCHHODBHAI MISTRY,BANSIBHAI MADHUBHAI SOLANKI	
5644	MCA/856/2017	03/08/2018	VAGHELA MANSUKHLAL NARSINHDAS,	MR KB PUJARA	J N SINGH, CHIEF SECRETARY,ASHWINI KUMAR, SECRETARY,A J SHAH,B M CHAVDA	GOVERNMENT PLEADER
5645	MCA/860/2017	20/02/2019	RANA KANAKSINH PRATAPSINH,	MR KB PUJARA	SUNAINA TOMAR IAS,J K GADHVI IAS, COMMISSIONER OF SCHOOLS,REVEBHAI C PATEL DISTRICT EDUCATION OFFICER,LAXMANBHAI K CHAVDA DEDARA KELAVANI MANDAL,,BHUPENDRAKUMAR K PARMAR,B M CHAVDA DIRECTOR OF PENSION AND PROVIDENT FUND,,SHAILESHKUMAR K PADSHAH DISTRICT TREASURY OFFICER	GOVERNMENT PLEADER,MR RAJENDRA PATEL
5646	MCA/861/2017	02/02/2018	SAIYED MEHJABIN MOHAMMED RAZAULHAQ,CHHIPA SHAHIN MOHAMMED SIDDIQ,INDORWALA AMIR QUAIYUMBHAI,CHHIPA REHANABANU SAFI MOHAMMED,SHAIKH IMRAN RASUL,SAIYED MAZHARALI ADAMALI,SHAIKH MOHAMMED WASIM SHAIKH MUBIN	MS RV ACHARYA	SUNAINA TOMAR,M I JOSHI,HITESH J MAKHEEHA,DHARMESHBHAI MANUBHAI PATEL	,GOVERNMENT PLEADER,MR KAUSHAL D PANDYA
5647	MCA/864/2017	15/09/2017	RUPALBEN D/O BHARATBHAI MALVANIYA,	MR RAJESH K KANANI	NITINBHAI PRAVINBHAI RUPERA,	A S TIMBALIA
5648	MCA/866/2017	24/03/2017	VASUDEV GAURISHANKAR PATHAK,	MR JM BAROT	BHARAT DHIRAJLAL DAVE,	
5649	MCA/867/2017	12/04/2018	LAKHMANBHAI ARJANBHAI PITHIYA,GOVINDBHAI LAKHMANBHAI PITHIYA,PITHABHAI LAKHMANBHAI PITHIYA,MENSIBHAI LAKHMANBHAI PITHIYA,MANJUBEN LAKHMANBHAI PITHIYA,LABHUBEN LAKHMANBHAI PITHIYA,JIVIBEN LAKHMANBHAI PITHIYA,LAXMIBEN LAKHMANBHAI PITHIYA	MR. JIT P PATEL	JETHABHAI ARJANBHAI NANDANIYA,KAMLABEN LAKHMANBHAI NANDANIYA,MANSUKHBHAI PARBATBHAI VADUKAT,RITABEN NILESHBHAI CHANGODARA,MANSUKHBHAI LALJIBHAI DHAMELIYA,TRUPTIBEN JETHABHAI NANDANIYA	(MS MANSHI A MACWAN)
5650	MCA/869/2017	01/05/2017	KOMAL MOHANDAS RAVLANI,	MR VIJAL P DESAI,MS ISHITA V DESAI	DINESH TULSIDAS SITLANI,	(MR JR DAVE),MR.VISHAL J DAVE
5651	MCA/870/2017	27/04/2017	YESHA BIRJU MANKADIYA,	MR DIPAL R RAVAIYA	BIRJU MAHESHBHAI MANKADIYA,	RULE SERVED
5652	MCA/876/2017	22/10/2018	PARESHBHAI KIRITGORI GOSAI,	MR NIRAV C SANGHAVI	BHARATBHAI P VYAS,PRAVINBHAI SOLANKI,MILIND TORAWANE	GOVERNMENT PLEADER,MR RR TRIVEDI,MR BHAVESH P TRIVEDI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5653	MCA/877/2017	03/04/2018	MEERA MAYASHANKAR PANDYA,	MR BHARGAV HASURKAR	ACHARYASHRI-DIPESH H PANDYA VIVEKANAND LAW COLLEGE,MANAGING TRUSTEE SHRI BANKIM PANDYA,COMMISSIONER OF HIGHER EDUCATION SHRI A.J. SHAH,REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED,MR HEMANG M SHAH
5654	MCA/903/2017	04/04/2018	PWD EMPLOYEES UNION - THROUGH PRESIDENT,DHANABHAI BABUBHAI GAMIT	MS VIDHI J BHATT	RAJ GOPAL SECRETARY,M K DAMAR,BALWANTBHAI M PATEL,R P SUTHARIA	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5655	MCA/907/2017	08/06/2017	SONAL TEJASKUMAR RATHOD D/O BHANUKANT PARMAR,	MR. NISHIT P GANDHI	TEJASHKUMAR GIRDHARLAL RATHOD,	NOTICE SERVED BY DS
5656	MCA/908/2017	09/11/2017	RABARI RANCHHODBHAI AMRABHAI,VAGHELA NARSINHBHAI GABHABHAI,BHARWAD ARJANBHAI SOMABHAI,TEJUBHA SHAMBHUBHA RANA,PATEL MAGANBHAI JESINGBHAI,RABARI ISHWARBHAI MOHANBHAI,SOLANKI RAJENDRASINH MOTISINH,YADAV KANUBHAI VITTHALBHAI,MORI LABHUBHAI BIJALBHAI,CHAUHAN DALPATSINH PRATAPSINH,SOLANKI RAMESHBHAI KHODABHAI,DANTANI PRABHATBHAI BIJALBHAI,KABA BACHUBHAI NAGJIBHAI,CHIROLIYA MEGHUBHAI CHHAGANBHAI,JOSHI MAHENDRA REVASHANKAR,RABARI MANUBHAI JIVABHAI,AGRAVAT BAKUL BALKRISHNA,JERAM DEVKARBHAI RABARI,RATHOD KALUSINH NATHUBHAI,PATEL DHIRUBHAI MOHANBHAI,TADVI SHANKARBHAI MANSANGBHAI,DODIYA VIKRAMSINH HIMMATSINH,RABARI HARIBHAI SAVABHAI,ZALA DILIPSINH NANSINH,MASI YAKUBBHAI ABDULBHAI,CHAUDHARY PRATAPBHAI NATHUBHAI,RAJPURA MAHAMADRAFIK VALIBHAI,KANDUR UMARBHAI JAMALBHAI,JOSHI GUNVANTLAL PRANSHANKAR,KOSHTI KANAIYALAL BABULAL,PATEL AMRUTLAL NARAYANDAS,MATADAR HAFIZBHAI HANIFBHAI,IKBALSHA RAHEMANSHA DIVAN,HIRABHAI DHUDABHAI MARU,DALSUKHBHAI KHANABHAI VADA,RABARI MAFATBHAI JIVABHAI,KASTURBHAI NAGDABHAI CHAUDARY,GOVINDBHAI ALABHAI LAKUB,BHUPATSINH CHANDRASINH CHAUHAN,CHAUHAN BHARATBHAI BUTABHAI,GAMARA HARJIBHAI HINDUBHAI,BAROT GUNVANRAI CHANDULAL,PATEL UMEDBHAI CHHAGANBHAI,CHADHARY SOMABHAI VASABHAI,SHARMA JAYRAJ SHANKARLAL,BALUBHAI LALLUBHAI CHAUDARY,THAKOR NAKHAJI TAKHAJI,CHAUHAN KIRANBHAI JIVABHAI,MANJIBHAI MAKANJIBHAI GAMI,DAVE SHUBHASHCHANDRA SHANTILAL,ASHOKBHAI RAMJIBHAI MEHTA,SURTI ISHWARBHAI FAKIRBHAI,NIRANJAN MAGANLAL JANI,VAGHELA KHENGARJI VARVAJI,PATEL CHANDUBHAI UGARDAS,THAKOR MANSINHJI MOHANJI,RABARI VALJIBHAI GOVINDBHAI,KADIYA DINESHBHAI POPATLAL,PATEL HARIBHAI BALDEVBHAI,VYAS HARSHADBHAI BALSHANKAR,GOHIL BHUPATBHAI RAMUBHAI,DAVE RAMANLAL VALJIBHAI,RABARI MAGANBHAI JESANGBHAI,PATGIR KANUBHAI HAKKUBHAI,RABARI GOVINDBHAI CHUDABHAI,PATEL SHIVABHAI RAMABHAI,LEUVA MAHESHBHAI MAGANBHAI,THAKOR SHANAJI DHANAJI,RAYKA VINODKUMAR LEELABHAI,LALUBHAI S RABARI,HARJIVANBHAI VALJIBHAI MAKWANA,UDESINH BHAIJUBHAI DABHI,ARUN SHYAMRAV JADAV	MR GAURAV K MEHTA	DR. MURLI KRISHNA,HITABEN PATEL,POPATSINH N RAOL	GOVERNMENT PLEADER
5657	MCA/909/2017	24/11/2017	JAYSHREEBEN W/O RAJUBHAI MODHVADIA AND D/O MINANDBHAI,	MR VAIBHAV A VYAS	RAJUBHAI BHIMABHAI MODHVADIA,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5658	MCA/920/2017	17/07/2018	JAYESHKUMAR HASMUKHLAL SHAH,KETANKUMAR HASMUKHLAL SHAH	MR INDRAVADAN PARMAR	KIRTIDABEN WD/O KANUBHAI SOMESHWAR DAVE,,KALPESHKUMAR KANUBHAI DAVE,JIGNESHKUMAR KANUBHAI DAVE,BRIJESHKUMAR KANUBHAI DAVE	MR PUNAM G GADHVI,VAISHALI J SHAH
5659	MCA/922/2017	20/04/2017	SURESH CHANDRA HOTA,	MR KB PUJARA	AIRPORT AUTHORITY OF INDIA,ANUJ AGGARWAL, MEMBER HR,R N SRIVASTAVA,A K SHARMA,	
5660	MCA/923/2017	23/02/2018	JANKIBEN D/O CHANDUBHAI NAGJIBHAI,	(MS S S PATHAN)	JIGNESHKUMAR ARJUNBHAI VASAVA,	VIJAY U GOSWAMI
5661	MCA/926/2017	23/01/2018	NARANBHAI SOMABHAI NADIA,	MR MANISH R RAVAL	STATE OF GUJARAT,RAMILABEN PATEL,HEMANT K. RAJHARI,MUKESHKUMAR,COMPETENT AUTHORITY AND ADDITIONAL COLLECTOR,CONCERNED CITY MAMLATDAR,CITY SURVEY SUPERINTENDENT,DISTRICT INSPECTOR OF LAND RECORDS,GUJARAT HOUSING BOARD	,GOVERNMENT PLEADER,MR SATYAM Y CHHAYA
5662	MCA/930/2017	11/01/2019	KANTILAL NAGJIBHAI PARMAR,	MR PM DAVE,MR ASIT B JOSHI	SUNAINA TOMAR,P.N. RAOL,B J MEHTA,K. A. PATEL	GOVERNMENT PLEADER,MS RV ACHARYA
5663	MCA/931/2017	11/01/2019	MAGANLAL LILADHAR GAREJA,	MR PM DAVE	SUNAINA TOMAR,P N RAOL,B J MEHTA,K A PATEL	GOVERNMENT PLEADER,MS RV ACHARYA
5664	MCA/939/2017	10/04/2017	PRAVINCHANDRA JAYANTILAL RANPURA,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,MANAGING DIRECTOR	
5665	MCA/941/2017	01/03/2019	VASAVA LAXMANBHAI KESHURBHAI,	MR KH BAXI	STATE OF GUJARAT,KULDEEP ARYA - COLLECTOR	GOVERNMENT PLEADER
5666	MCA/947/2017	01/05/2017	NEHA NIKHIL AGARWAL,	MS HINA DESAI	NIKHIL MADHAVSHARAN AGARWAL,	DS AFF.NOT FILED (R)
5667	MCA/948/2017	15/01/2018	TRIBHOVAN JOITARAM PATEL,	T K GURNANI	STATE OF GUJARAT, SANDIP B VASAVA,STATE OF GUJARAT SANJEEV KUMAR,BANASKANTHA DISTRICT PANCHAYAT,P N RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,MR RB THAKOR
5668	MCA/956/2017	09/01/2019	MEENABEN PRANSUKHBHAI PATEL,	MR NK MAJMUDAR	SUDHIR PATEL - DISTRICT DEVELOPMENT OFFICER,	(MR RA MISHRA),MR MANOJ N POPAT
5669	MCA/963/2017	05/12/2017	DAXABEN, WIDOW OF RAJESHBHAI VASANTRAY MEHTA,	MR BJ TRIVEDI	STATE OF GUJARAT,D.L. PATEL,ANTRIK SOOD	GOVERNMENT PLEADER
5670	MCA/966/2017	14/12/2018	PATEL MAULIKBHAI ISHWARBHAI,	MR NAYAN D PAREKH	RUCHI GHANSHYAM,NEELAM RANI	MR DEVANG VYAS
5671	MCA/967/2017	08/12/2017	GUJARAT FOREST PRODUCE GATHERERS AND FOREST WORKERS UNION,CHAMANBHAI HARKHABHAI MAGARVADIA	MR AV PRAJAPATI	ARVIND AGRAWAL,KULDEEP GOEL,A K JHA	GOVERNMENT PLEADER
5672	MCA/976/2017	24/11/2017	PINALBEN RAVINDRABHAI PARMAR,	MR MIHIR VAKHARIYA	RAVINDRA BHUPENDRABHAI PARMAR,	(MR PARESH M DARJI)
5673	MCA/982/2017	10/04/2017	JAYSINH PARSHOTTAMBHAI PATEL,	DR BALRAM D JAIN	ASHWIN GANGULY,DISTRICT COLLECTOR,STATE OF GUJARAT,MAMLATDAR,POLICE SUB INSPECTOR,MINISTRY OF POWER	
5674	MCA/984/2017	15/02/2019	KOMALBEN KURABHAI CHAUDHARI,	MR VAIBHAV A VYAS	J J PANDYA,N V GOHIL,M I JOSHI	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5675	MCA/989/2017	13/09/2019	ANJU D/O PARAPALLI JOHN VARGHESE,	MR. SUHAIL Z SAIYED	RAJESH RAMCHANDRA NAIR,	MR HARDIK H DAVE
5676	MCA/996/2017	17/07/2018	NITIN NANDLAL KHACHAR S/O NANDLAL KHACHAR,	MR SALIL M THAKORE	KASHMEERA NITIN KHACHAR W/O NITIN KHACHAR,,	MR ASHISH M DAGLI
5677	MCA/998/2017	09/04/2019	MAVJI CHAKUBHAI LAKUM,	MS MAMTA R VYAS	S S CHAUHAN,NAVENDRA SINGH	MR PS CHARI
5678	MCA/999/2017	17/04/2017	BIPINBHAI MERJIBHAI MACHCHHI - PATEL,	DR BALRAM D JAIN	ASHWIN GANGULY,DISTRICT COLLECTOR,STATE OF GUJARAT,MAMLATDAR,POLICE SUB INSPECTOR,MINISTRY OF POWER	

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5679	MCA/1013/2017	17/01/2018	VALODARA KALUBHAI GANDABHAI,KABIRA PRABHUBHAI BHIKHABHAI,SOLANKI DEVSI CHUNILAL,MANUBHAI DAHYABHAI MAKWANA,PINJARA FIROZ SALLAUDDIN,KHODDA RAMUBEN NANUBHAI,PANARA MANUBHAI JADAVBHAI,HAMALIYA SAGRAMBHAI,BHARWAD KAMIBEN BHARATBHAI,SOLANKI PAVANSINH DEVUSINH,THAKOR KALUJI NANUJI,CHAUHAN SANGEETABEN DILIPBHAI,MARATHI JANGALSINH DEVSINH,PINJARA AYUBMIYA BHAIMIYA,VAGHELA RAJIBEN GIRISHBHAI,THAKOR MATHURBHAI ATAJI,KHAVADIA JAYABEN JIVANBHAI,THAKOR SHANKARJI KESHAJI,THAKOR BHARATKUMAR MANAJI,PAGI RAJUBHAI JIVANBHAI,KHAVADIA SAHDEVBHAI SAGRAMBHAI,KHAVADIA RAMTUBHAI SAGRAMBHAI,THAKOR CHEHRAJI SAVDHANJI,MAKWANA NARSINHBHAI POPATBHAI,MARATHI PUNAMBHAI DEVUSINH,THAKOR BADSANGJI RADHUJI	MR DHAVAL M BAROT	STATE OF GUJARAT,COLLECTOR - GANDHINAGAR,GANDHINAGAR URBAN DEVELOPMENT AUTHORITY,STATE OF GUJARAT	,GOVERNMENT PLEADER
5680	MCA/1017/2017	24/11/2017	SILPABEN @ SILABEN W/O JAYPRAKESH RAMCHANDRA HIRANI,	MR K S CHANDRANI,MR. NILAY A THAKER	JAYPRAKESH RAMCHANDRA HIRANI,	NOTICE SERVED,DS AFF.NOT FILED (R)
5681	MCA/1022/2017	03/05/2017	MAHESH ANNASAHEB PATIL,	MR SUDHAKAR B JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	NOTICE NOT RECD BACK
5682	MCA/1023/2017	03/05/2017	RAJESHKUMAR SURAJMAL SHARMA,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	
5683	MCA/1024/2017	03/05/2017	GIRIRAJ GOVARDHANLAL SHARMA,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	
5684	MCA/1025/2017	03/05/2017	NIRANJANKUMAR SATYANARAYAN SHARMA,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	
5685	MCA/1026/2017	03/05/2017	PAWAN GHANSHAYMDUTT SHARMA,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	
5686	MCA/1027/2017	03/05/2017	PIYUSHA MALDANBHAI BAROT,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	
5687	MCA/1028/2017	03/05/2017	JAGRUTI DOLATRAY SHANISHCHARA,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,K M CHUDASAMA	
5688	MCA/1029/2017	02/05/2017	DIGANT SUDHIRKUMAR MEHTA,	MR AD OZA	SMT. ANJU SHARMA,S.B. RAVAL,PROF. JAYANTILAL M PATEL	GOVERNMENT PLEADER,NOTICE SERVED
5689	MCA/1033/2017	21/12/2018	BHASKARBHAI CHIMANBHAI PALVA,	MR BHUSHAN B OZA	V G VANZARA, IAS,KANDARP DESAI,ALPESHKUMAR RAMSHANKAR JOSHI	
5690	MCA/1034/2017	21/12/2018	PARVATIBEN SONUBHAI THAKRE,	MR BHUSHAN B OZA	V G VANZARA, IAS,KANDARP DESAI,KIRAN CHAUDHARY	
5691	MCA/1035/2017	21/12/2018	MANUBHAI VALALBHAI CHAVDHARY,	MR BHUSHAN B OZA	V G VANZARA, IAS,KANDARP DESAI,KIRAN CHAUDHARY	
5692	MCA/1036/2017	21/12/2018	AHMEDBHAI ABDULBHAI VANI,	MR BHUSHAN B OZA	V G VANZARA, IAS,KANDARP DESAI,KIRAN CHAUDHARY	
5693	MCA/1037/2017	21/12/2018	ASHABEN CHANDULAL VALVI,	MR BHUSHAN B OZA	V G VANZARA, IAS,KANDARP DESAI,KIRAN CHAUDHARY	

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5694	MCA/1039/2017	27/04/2017	PWD AND FOREST EMPLOYEES' UNION,NANIBEN POSLIYABHAI GAMIT	MS VIDHI J BHATT	V. B. ZHALA - SECRETARY,P. L. DARBAR - COMMISSIONER OF FISHERIES,B. D. DHANANI - DEPUTY DIRECTOR OF FISHERIES (I/C),K. R. PATANI - ASSISTANT DIRECTOR OF FISHERIES,P. N. RAOL - DIRECTOR OF PENSION AND PROVIDENT FUND	
5695	MCA/1040/2017	25/07/2017	GIRIRAJ GOVERDHAN SHARMA,	MR SUDHAKAR B JOSHI	KANDARP R DESAI,PANKAJ KUMAR	GOVERNMENT PLEADER
5696	MCA/1042/2017	25/07/2017	ANOOPKUMAR DWARKAPRASAD INDORIA,	MR SUDHAKAR B JOSHI	KANDARP R DESAI,PANKAJ KUMAR	GOVERNMENT PLEADER
5697	MCA/1043/2017	25/07/2017	NIRANJANKUMAR SATYANARAYAN SHARMA,	MR SUDHAKAR B JOSHI	KANDARP R DESAI,PANKAJ KUMAR	GOVERNMENT PLEADER
5698	MCA/1047/2017	24/04/2017	RAJKUMAR P DHAKAD,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P.G.BHATT	
5699	MCA/1048/2017	24/04/2017	VARSHA M CHAUDHARI,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,R.G. BARAVALIYA	
5700	MCA/1049/2017	24/04/2017	AMI VRUJLAL RAJANI,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R.PANDIT	
5701	MCA/1050/2017	24/04/2017	ANITA K KATARIA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P.G.BHATT	
5702	MCA/1051/2017	24/04/2017	SWATI N. SHAH,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,R.G. BARAVALIYA	
5703	MCA/1052/2017	24/04/2017	RUPESH M WADHER,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5704	MCA/1053/2017	24/04/2017	DHAMINI A NIRMAL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5705	MCA/1055/2017	24/04/2017	RAKESH D GOYEL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KISHORSINH R CHUDASAMA	
5706	MCA/1056/2017	24/04/2017	MANMOHAN R GUPTA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5707	MCA/1057/2017	24/04/2017	HEMANGI BRIJESH SHUKLA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R. PANDIT	
5708	MCA/1058/2017	24/04/2017	GURAV GAJENDRA GANGADHAR,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5709	MCA/1059/2017	24/04/2017	JAYKRUSNA B JANI,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT,	
5710	MCA/1060/2017	24/04/2017	HIMANGI V BALDANIYA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5711	MCA/1061/2017	24/04/2017	KRISHNA J MAKADIYA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5712	MCA/1062/2017	24/04/2017	MANASRANJAN H HOTA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5713	MCA/1063/2017	24/04/2017	PANKAJKUMAR A JAIN,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,R.G. BARAVALIYA	
5714	MCA/1064/2017	24/04/2017	NITA D RAVAL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5715	MCA/1065/2017	24/04/2017	RAJESH G BARAVALIYA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,RAJESH G. BARAVALIYA	
5716	MCA/1066/2017	24/04/2017	APOORV M BHATT,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5717	MCA/1067/2017	24/04/2017	NITA C PATEL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5718	MCA/1068/2017	24/04/2017	KINJAL B PANCHAL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5719	MCA/1069/2017	24/04/2017	KAMLESHKUMAR V SHARMA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5720	MCA/1070/2017	24/04/2017	ALPESH T JARSANIA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5721	MCA/1071/2017	24/04/2017	SANDIP G BUDDHADEV,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5722	MCA/1072/2017	24/04/2017	RAKESH R PARASHAR,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5723	MCA/1073/2017	24/04/2017	PURVA V JOSHI,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5724	MCA/1074/2017	24/04/2017	SWEETY J RUPAREL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5725	MCA/1075/2017	24/04/2017	ANILKUMAR SONALAL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5726	MCA/1076/2017	24/04/2017	SIDDHESH B PANDYA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5727	MCA/1077/2017	24/04/2017	NIPA A JARSANIA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5728	MCA/1078/2017	24/04/2017	PARTHIV G BHATT,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5729	MCA/1079/2017	24/04/2017	MAHESHCHAND R GUPTA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5730	MCA/1080/2017	19/04/2017	MIHIR V. MEHTA,	MR MS TRIVEDI	M.S. THOMAS,DR. MEERA THOMAS,N.K. SHRIVASTAV	
5731	MCA/1081/2017	25/09/2018	HIMMATBHAI PRABHASHANKAR RAMANA,	MS. BHAVINI H JANI,NIMIT Y SHUKLA	STATE OF GUJRAT,DIRECTOR OF PRIMARY EDUCATION - M. I. JOSHI,SECRETRY - M. K. RAVAL,DISTRICT EDUCATION OFFICER BHAVNAGAR	GOVERNMENT PLEADER,MR HS MUNSHAW
5732	MCA/1084/2017	11/12/2017	MANISHABEN D/O VIJAYBHAI SHAH AND W/O BHAVESHBHAI RAMNIKLAL SHAH,	MS. BHAVINI H JANI	BHAVESHBHAI RAMNIKLAL SHAH,	DS AFF.NOT FILED (R),DR.ABHISST K THAKER
5733	MCA/1085/2017	20/07/2017	ISHITA SAURABH JAYESHKUMAR DOSHI D/O ALKESHBHAI MANUPRASAD BHATT,	MR A A ZABUAWALA	SAURABH JAYESHKUMAR DOSHI,	TORAL M RATHOD
5734	MCA/1088/2017	02/05/2017	HARSHAL SHARADBHAI WANI,	MS.NIDHI P BAROT	STATE OF GUJARAT,S B RAVAL COMMISSIONER,DEVANG V KHAKHAR DIRECTOR INDIAN INSTITUTE OF TECHNOLOGY BOMBAY,ANIL D SAHASRABUDHE CHAIRMAN ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE),RAJUL K GAJJAR THE PRINCIPAL VISHWAKARMA GOVERNMENT	,GOVERNMENT PLEADER
5735	MCA/1089/2017	02/05/2017	GHANSHYAMKUMAR SAJJANKUMAR SAH,	MS.NIDHI P BAROT	STATE OF GUJARAT,S B RAVAL, IAS, COMMISSIONER,AJITKUMAR CHATURVEDI INDIAN INSTITUTE OF TECHNOLOGY , ROORKEE,ANIL D SAHASRABUDHE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE),S P DAVE THE PRINCIPAL	,GOVERNMENT PLEADER
5736	MCA/1090/2017	02/05/2017	KALPESHKUMAR KARSHANBHAI PATEL,	MS.NIDHI P BAROT	STATE OF GUJARAT,S B RAVAL COMMISSIONER ,,DEVANG VIPIN KHAKHAR INDIAN INSTITUTE OF TECHNOLOGY, BOMBAY,,ANIL SAHASTRABUDHE ALL INDIA COUNCIL OF TECHNICAL EDUCATION (AICTE),S P DAVE PRINCIPAL	,GOVERNMENT PLEADER
5737	MCA/1091/2017	29/01/2018	SANJAY BATUKBHAI DALICHA,	MR VAIBHAV A VYAS	A. J. SHAH,MOHHAMAD SAHID	GOVERNMENT PLEADER
5738	MCA/1096/2017	02/05/2017	ALPESHKUMAR HIRABHAI MAKWANA,	MS.NIDHI P BAROT	ANJU SHARMA,S D RAVAL, THE COMMISSIONER,S .R GANDHI, DIRECTOR,ANIL D SAHASRABUDHE, CHAIRMAN	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5739	MCA/1097/2017	02/05/2017	HARESHKUMAR DAHYABHAI GOLAKIYA,	MS.NIDHI P BAROT	ANJU SHARMA,S.D. RAVAL,S.R. GANDHI,ANIL D SAHASRABUDHE	,GOVERNMENT PLEADER
5740	MCA/1098/2017	02/05/2017	ASHUTOSH KESHAV GIRI,	MS.NIDHI P BAROT	ANJU SHARMA - PRINCIPAL SECRETARY,S.D. RAVAL - COMMISSIONER,S.R. GANDHI - DIRECTOR,ANIL D SAHASRABUDHE - CHAIRMAN	,GOVERNMENT PLEADER
5741	MCA/1099/2017	13/03/2018	MANISABEN HAMIRBHAI GORANIYA D/O VIKRAMBHAI JETHABAHI MODHVADIYA,	MR ASIT B JOSHI	HAMIRBHAI MASRIBHAI CORANIYA,	MS NAMRATA HARISHBHAI CHAUHAN
5742	MCA/1102/2017	06/12/2017	PARUL ANIL JOSHI,	MS LILU K BHAYA	PANKAJ KUMAR I.A.S.,DR. KANDARP R DESAI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
5743	MCA/1104/2017	21/02/2019	MAHENDRAKUMAR RAMDAVAR YADAV,	MR VH DESAI	MANAGING TRUSTEE,PRINCIPAL,DISTRICT EDUCATION OFFICER	,NOTICE SERVED,MR RR VAKIL
5744	MCA/1105/2017	22/12/2017	LABHUBEN MOHANBHAI ANTALA,	MR ROHIT N PATEL	DILIPKUMAR RANA, COLLECTOR AMRELI,N.M.JADHAV, DEPUTY EXECUTIVE ENGINEER,ANSHUMAN SHARMA, RANGE FOREST OFFICER	GOVERNMENT PLEADER
5745	MCA/1113/2017	21/12/2018	DARSHANBHAI NATUBHAI PATEL,	MR UT MISHRA	SHRI A.J. SHAH, OR SUCCESSOR IN OFFICE,SHRI C.B. RABARI, OR SUCCESSOR IN OFFICE	,MR MEHUL SHARAD SHAH
5746	MCA/1114/2017	06/04/2018	PARIMALBHAI PRAVINBHAI BAR,	MR ND SONGARA	B.B. SWAIN,HARIT SHUKLA DEVELOPMENT COMMISSIONER, STATE OF GUJARAT,M.I. PATEL DISTRICT DEVELOPMENT OFFICER,A.J. SARESIYA TALUKA DEVELOPMENT OFFICER,HITENDASINH PRAVINSINH ZALA SARPANCH OR HIS SUCCESSOR IN OFFICE	,GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5747	MCA/1115/2017	10/01/2018	JAGMAL ARJAN CHUDASAMA,	SAN ASSOCIATES LLP	A.J.SHAH (I.A.S),	GOVERNMENT PLEADER
5748	MCA/1116/2017	24/04/2017	DIPTI SHYAMALBHAI PURANI,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA PANDIT	
5749	MCA/1117/2017	24/04/2017	RINA SHYAMALBHAI PURANI,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA PANDIT	
5750	MCA/1119/2017	24/04/2017	KRUPALI PRAVINKUMAR RAUT,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA PANDIT	
5751	MCA/1120/2017	24/04/2017	VANDANA PANKAJ RAVAL,	HARSH V GAJJAR	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA PANDIT	
5752	MCA/1123/2017	08/06/2017	PREMPURI MAHADEVPURI GAUSWAMI,	ABHIMANYU RATHOD	STATE OF GUJARAT,NIRAJ BADGUJAR,G.J.CHAVDA	GOVERNMENT PLEADER
5753	MCA/1124/2017	30/11/2017	ARTI W/O HITESHKUMAR AMRUTBHAI SUTHAR,	MS HINA DESAI	HITESH AMRUTBHAI SUTHAR (MEWADA),	MR PRATIK B BAROT
5754	MCA/1125/2017	12/02/2019	JAGRUT KARMACHARI MANDAL,	MR RAJESH O GIDIYA	MANOJ R. KOTHARI,	MR HS MUNSHAW
5755	MCA/1127/2017	24/04/2017	RAJESH B. DODIA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,PROF. KISHORSINH R. CHUDASAMA	
5756	MCA/1128/2017	24/04/2017	SUSHMA J. RATHOD,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI G. MODH	
5757	MCA/1129/2017	24/04/2017	HARISH JAGDISH PUROHIT,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDAKALA R PANDIT	
5758	MCA/1130/2017	24/04/2017	KAMLESH H. BHOGAYATA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,PROF. KISHORSINH R. CHUDASAMA	
5759	MCA/1131/2017	24/04/2017	RAVI RAMESH SHARMA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,PROF. KISHORSINH R. CHUDASAMA	
5760	MCA/1132/2017	24/04/2017	SHAHEDA N. LOKHANDWALA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI G MODH	
5761	MCA/1133/2017	24/04/2017	NITESH KAILASHCHAND GUPTA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,KANUBHAI G MODH	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5762	MCA/1134/2017	21/01/2019	IQBALBHAI ABDULBHAI VHORA,	MR MOUSAM R YAGNIK,MR NIRAD D BUCH	AAKASH KIRANBHAI PATEL,	NOTICE SERVED
5763	MCA/1136/2017	21/09/2017	PATEL RIDDHIBEN VITTHALBHAI,PATEL RASHMITABEN KODARBHAI	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	SUNAINA TOMAR - STATE OF GUJARAT,S. M. JOSHI - DIRECTOR OF PRIMARY EDUCATION,N. G. VYAS - DISTRICT PRIMARY EDUCATION OFFICER, DAHOD,D. B. PATEL - DISTRICT PRIMARY EDUCATION OFFICER, JAMNAGAR	,GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR HS MUNSHAW
5764	MCA/1137/2017	26/12/2017	HARISH DUNICHAND CHANDNANI,	(MRS MAUNA M BHATT)	SAMIR SHAH OR HIS SUCCESSOR IN OFFICE,PANKAJ KUMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
5765	MCA/1139/2017	24/04/2017	PRAGNESH A PATEL,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5766	MCA/1140/2017	24/04/2017	MONA S MASHRU,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5767	MCA/1141/2017	24/04/2017	BHARAT A MUNGRA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5768	MCA/1142/2017	24/04/2017	NIRAJ D MEHTA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
5769	MCA/1143/2017	24/04/2017	VAIBHAV P DADU,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,R.G. BARAVALIYA	
5770	MCA/1145/2017	23/01/2019	RAJNIKANT K PANCHAL,	MR PRAKASH G PANDYA	ANKIT K JHALA, TALUKA DEVELOPMENT OFFICER,	MR HS MUNSHAW
5771	MCA/1149/2017	26/04/2017	HITESHKUMAR NAGINDAS PATEL,	MR NK MAJMUDAR	STATE OF GUJARAT,SARDAR PATEL UNIVERSITY	
5772	MCA/1154/2017	11/12/2018	LALAJI JIVA SUTHAR,	SANJIVKUMAR T PATEL	SHRI MAKRANDBHAI CHAUHAN,,SHRI DEVENDRASINH BAHADURSINH RANA,THE STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
5773	MCA/1155/2017	19/03/2018	MAHENDRAKUMAR KANTILAL GAJJAR,	MR NK MAJMUDAR	STATE OF GUJARAT,STATE OF GUJARAT,MANAGING DIRECTOR MR. ANIL PATEL	,DS AFF.NOT FILED (N),MR HS MUNSHAW
5774	MCA/1159/2017	26/04/2017	BHANUBEN JITENDRA SHAH,BACHUBHAI JIVABHAI VAGHELA,SURESHBHAI BHUPATBHAI MAKWANA,HASMUKHBHAI CHHAGANBHAI PARMAR,SHAILESHBHAI KHODIDAS CHAUHAN,PARIXITSINH BHARATSINH ZALA,ANSHUMANSINH UGRASENSINH GOHIL,YOGIRAJSINH NAGENDRASINH RANA	MR.HEMANG H PARIKH,MR RASESH H PARIKH	CHIEF OFFICER V B PARMAR,	
5775	MCA/1162/2017	11/12/2017	PRADYUMAN MAGANLAL BADHEKA,	MR UT MISHRA	P.V. GAJERA OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
5776	MCA/1163/2017	20/11/2017	RATILAL JAGMAL PARMAR,	MR HASIT H JOSHI	J.N.SINGH OR HIS SUCCESSOR IN THE OFFICE, CHIEF SECRETARY,RAJGOPAL OR HIS SUCCESSOR IN OFFICE,P.N.RAOL OR HIS SUCCESSOR IN OFFICE,M A PANDYA OR HIS SUCCESSOR IN OFFICE,R.R.RAVAL OR HIS SUCCESSOR IN OFFICE,DINESH KORIYATAR OR HIS SUCCESSOR IN OFFICE,R.J. MAKADIA OR HIS SUCCESSOR IN OFFICE,H.K. PATEL OR HIS SUCCESSOR IN OFFICE,B.R. DABHI OR HIS SUCCESSOR IN OFFICE	,GOVERNMENT PLEADER
5777	MCA/1164/2017	14/11/2017	HARIJAN PATIBEN DUDABHAI,	MR HASIT H JOSHI	J.N.SINGH OR HIS SUCCESSOR IN THE OFFICE, CHIEF SECRETARY,RAJGOPAL OR HIS SUCCESSOR IN OFFICE,P.N.RAOL OR HIS SUCCESSOR IN OFFICE,M A PANDYA OR HIS SUCCESSOR IN OFFICE,R.R.RAVAL OR HIS SUCCESSOR IN OFFICE,DINESH KORIYATAR OR HIS SUCCESSOR IN OFFICE,R.J. MAKADIA OR HIS SUCCESSOR IN OFFICE,H.K. PATEL OR HIS SUCCESSOR IN OFFICE,B.R. DABHI OR HIS SUCCESSOR IN OFFICE	,GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5778	MCA/1165/2017	14/11/2017	BHANUMATIBEN UMIYASHANKAR JOSHI,	MR HASIT H JOSHI	J.N. SINGH OR HIS SUCCESSOR IN OFFICE,RAJGOPAL OR HIS SUCCESSOR IN OFFICE,P.N. RAOL OR HIS SUCCESSOR IN OFFICE,M A PANDYA OR HIS SUCCESSOR IN OFFICE,R.R.RAVAL OR HIS SUCCESSOR IN OFFICE,DINESH KORIYATAR OR HIS SUCCESSOR IN OFFICE,R.J. MAKADIA OR HIS SUCCESSOR IN OFFICE,H.K.PATEL OR HIS SUCCESSOR IN OFFICE,B.R. DABHI OR HIS SUCCESSOR IN OFFICE	,NOTICE SERVED
5779	MCA/1166/2017	14/11/2017	VINOD TULSIDAS RAIKUNDALIA,	MR HASIT H JOSHI	J.N.SINGH OR HIS SUCCESSOR IN OFFICE,RAJGOPAL OR HIS SUCCESSOR IN OFFICE,P.N. RAOL OR HIS SUCCESSOR IN OFFICE,M A PANDYA OR HIS SUCCESSOR IN OFFICE,R.R.RAVAL OR HIS SUCCESSOR IN OFFICE,DINESH KORIYATAR OR HIS SUCCESSOR IN OFFICE,R.J. MAKADIA OR HIS SUCCESSOR IN OFFICE,H.K. PATEL OR HIS SUCCESSOR IN OFFICE,B.R. DABHI OR HIS SUCCESSOR IN OFFICE	,GOVERNMENT PLEADER
5780	MCA/1168/2017	23/01/2019	KAMDAR MAHAJAN SANGH,	MR RAJESH P MANKAD	B.D. PATEL, EXECUTIVE ENGINEER,KAMLESH D MODI, DEPUTY EXECUTIVE ENGINEER	BHARGAV KARIA & ASSO
5781	MCA/1173/2017	23/01/2019	KAMDAR MAHAJAN SANGH,	MR RAJESH P MANKAD	B D PATEL EXECUTIVE ENGINEER,KAMLESH D MODI, DY. EXECUTIVE ENGINEER	BHARGAV KARIA & ASSO
5782	MCA/1174/2017	15/11/2017	RINKUBEN CHIRAGBHAI KOTAK,	SHIVANG A THACKER	CHIRAGBHAI BHAGWANBHAI RANCHHODBHAI KOTAK,	MS MEENA VYAS
5783	MCA/1180/2017	31/07/2017	VISHARAM AAVAJI AASHANI,	SANJIVKUMAR T PATEL	MAKRANDBHAI CHAUHAN,,DEVENDRASINH BAHADURSINH RANA,THE STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED
5784	MCA/1181/2017	10/01/2018	THAKKAR PAREEN SUBHASBHAI,	SANJIVKUMAR T PATEL	MAKRANDBHAI CHAUHAN,DEVENDRASINH BAHADURSINH RANA,,THE STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED
5785	MCA/1182/2017	23/01/2018	NILAM BAKABHAI KHARADI,	SANJIVKUMAR T PATEL	MAKRANDBHAI CHAUHAN,,DEVENDRASINH BAHADURSINH RANA,THE STATE OF GUJARAT	,GOVERNMENT PLEADER,NOTICE SERVED
5786	MCA/1187/2017	19/06/2017	PRADIP SHANKERBHAI PATEL,	MR RAMKRISHNA B DAVE	PARMAR GIRISHBHAI SAVABHAI,	GOVERNMENT PLEADER
5787	MCA/1188/2017	27/11/2018	PWD AND FOREST EMPLOYEES' UNION (EARLIER KNOWN AS PWD EMPLOYEES' UNION),	MS VIDHI J BHATT	S.B.VASAVA,T.M.CHAUDHARY,N.J.CHAUDHARY	GOVERNMENT PLEADER,NOTICE SERVED
5788	MCA/1192/2017	27/04/2017	KHIMJIBHAI RAMJIBHAI RATHOD,GORDHANBHAI VASRAMBHAI GADHIA,RAMABEN GORDHANBHAI GADHIA	MR UT MISHRA	RUSHILKUMAR CHANDRAKANT DAVE,	
5789	MCA/1193/2017	26/12/2017	DARSHAK ANTANI,	MR HARESH N PATEL	POONAMCHAND PARMAR,RAKESH R. YADAV,P.K. BARHAT,GOVIND CHANDAPPA	GOVERNMENT PLEADER,MR BY MANKAD
5790	MCA/1195/2017	14/12/2018	M/S JALARAM AGENCY,	MR SIDDHARTH H DAVE	POLICE INSPECTOR SHRI,DEPUTY SUPERINTENDENT OF POLICE	
5791	MCA/1197/2017	01/05/2017	MAHENDRASINH AMARSINH RANA,	MR IQBAL M MALIK	MANOJ AGRAWAL,M.D. MODHIA	
5792	MCA/1200/2017	12/12/2018	MANGALBHAI RADHE YADAV,	MR AJAY S JAGIRDAR	POLICE COMMISSIONER SHRI,POLICE INSPECTOR	GOVERNMENT PLEADER
5793	MCA/1201/2017	09/11/2017	GUJARAT POLE INDUSTRIES,	PRITHU PARIMAL	MADHYA GUJARAT VIJ COMPANY LTD,GUJARAT URJA VIKAS NIGAM LTD.	NANAVATI & CO.
5794	MCA/1202/2017	30/11/2017	DARSHNABEN KANJIBHAI KHAKHARIYA D/O MAHESHBHAI CHABILBHAI CHAVDA,	KEVAL H BHATT	HASMUKHBHAI KANJIBHAI KHAKHARIYA S/O KANJIBHAI KHAKHARIYA,	MR DEVANG LATHIGARA,HCLS COMMITTEE
5795	MCA/1205/2017	05/02/2019	DINESHBHAI A TANK,PRAMODBHAI MAIRUBHAI,CHETAN BHKHALAL,PARESH BHAGWANJI,HITESH CHHAGANBHAI,RAMESH PRABHULAL,SAHDEVSINH JADEJA,RAJESH CHANABHAI,LALITBHAI RAMESHCHANDRA,FATMABEN ABDULBHAI,RAJENDRASINH D JADEJA	MR TR MISHRA	STATE OF GUJARAT,DR. NANDINI J DESAI	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5796	MCA/1215/2017	29/04/2019	NAGAJAN DHANABHAI RANAVYA,	(MR BIPIN I MEHTA),MR VICKY B MEHTA	PUNAMCHAND PARMAR AND/OR SUCCESSOR IN HIS OFFICE,SHRI ASHOK SHARMA, AND/OR SUCCESSOR IN OFFICE,DINESH N. PATEL, AND/OR SUCCESSOR IN HIS OFFICE,R.J. HUDAD, AND/OR SUCCESSOR IN OFFICE	NOTICE SERVED BY DS,MR MURALI N DEVNANI
5797	MCA/1216/2017	01/09/2017	GIRISHBHAI NATHABHAI MAKVANA,	MS. KRUTI M SHAH	STATE OF GUJARAT,MINES SUPERVISOR / ROYALTY INSPECTOR,POLICE SUB INSPECTOR,MR.SABBIR.A.MOJNIDAR	GOVERNMENT PLEADER
5798	MCA/1224/2017	28/07/2017	SHITALBEN KAUSHIKKUMAR GONDALIYA,	MR. KULDEEP D VAIDYA	KAUSHIK MULDAS GONDALIYA,	RULE SERVED
5799	MCA/1225/2017	23/02/2018	SANGITA D/O ADESING VASAVA W/O MAHESH TRYAMBAKBHAI SONKUSRE,	MR SANJAY PRAJAPATI	MAHESH TRAYAMBAKBHAI SONKUSRE,	HCLS COMMITTEE,MR. MAULIK M SONI
5800	MCA/1233/2017	01/08/2017	MANHARLAL NANALAL JOSHI,CHOPSINHBHAI HARIBHAI MAHESHWARI,LAXMANSINH ASUBHA JADEJA,VIKRAMSINH CHANDUBHA JADEJA	MR MS TRIVEDI	SECRETARY, G SHRINIVASHAN,JOINT DEVELOPMENT COMMISSIONER, UPENDRA VASHISTH	MR DEVANG VYAS
5801	MCA/1244/2017	29/01/2019	RAMJIBHAI KARSANBHAI VAGHELA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI MUNICIPALITY,R.C. DAVE,SANJAYBHAI VITHALBHAI MAVANI	,NOTICE SERVED,MR PREMAL R JOSHI
5802	MCA/1245/2017	29/01/2019	FIROZBHAI KURBANHUSENBHAI TRIVEI ALIAS TRAVADI,JASWANTIBEN MANILAL DHINOJA	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI MUNICIPALITY,R.C. DAVE,SANJAYBHAI VITHALBHAI MAVANI ALIAS K.P. MAVANI	,NOTICE SERVED,MR PREMAL R JOSHI
5803	MCA/1253/2017	23/01/2019	NARESHBHAI KALUBHAI PARMAR,	(MR BIPIN I MEHTA)	SUDHIR VORA AND OR HIS SUCESSOR IN OFFICE,	MR JV JAPEE
5804	MCA/1254/2017	22/06/2017	CHANDRAKANT VRAJLAL SONI,	BHARATKUMAR K SOLANKI	SUJIT GULATI I.A.S.,MONA KHANDHAR I.A.S.	GOVERNMENT PLEADER
5805	MCA/1255/2017	04/05/2017	JITENDRA KUMAR ANIL KUMAR SHARMA,	MR SUDHAKAR B JOSHI,MR CHAITANYA S JOSHI	PANKAJ KUMAR,ANIL MUKIM,KANDARP R DESAI,VINOD GUPTA,CHANDRAKALA R PANDIT	
5806	MCA/1257/2017	15/02/2019	GAURAV KANVARJUNEJA,SHREEDURGA TAXFAB PVT LTD,DINESH DURGAPRASAD DWIEVEDI	MR PRATIK P THAKKAR,MR MAULIK R SHAH	M THENNARASAN,CENTRAL BANK OF INDIA	,MR DHAVAL G NANAVATI
5807	MCA/1258/2017	31/07/2017	MRUDULA JANAKRAI VYAS,	MR VAIBHAV A VYAS	SUNAINA TOMAR,L CHUAUNGO,PRAPDIP NARANYAN, DEPUTY DIRECTOR GENERAL NCC,M.M SHARMA, NCC GROUP HEADQUARTERS, RAJKOT,CRD P.P SACHDEV, THE COMMANDING OFFICER	,GOVERNMENT PLEADER,NOTICE SERVED
5808	MCA/1262/2017	05/12/2017	KAILASHCHAND VISHNULAL JAIN,	MR NK MAJMUDAR	M K JADAV,ANIL MUKAM	GOVERNMENT PLEADER
5809	MCA/1265/2017	15/11/2017	RINKUBEN CHIRAGBHAI KOTAK D/O MULJIBHAI RARANSHIBHAI KESARYAJI,	MR AR THACKER	CHIRAGBHAI BHAGWANBHAI RANCHODBHAI KOTAK,	MS MEENA VYAS
5810	MCA/1273/2017	04/12/2018	PANKAJRAY JASHVANTLAL TRIVEDI,	MR BY MANKAD	GILBERT C. MACWAN,ARCHANA MUDGAL	,MR ATIT D THAKORE
5811	MCA/1275/2017	12/12/2017	SONALBEN HIRAV OZA,	MR VIRAL V DAVE,MR YOGESH P DAVE	HIRAV VIJAYBHAI OZA,	MR.ADITYA J PANDYA
5812	MCA/1278/2017	03/12/2018	RITA HARILAL MARU,	MR GIRISH M DAS	S.A.GOHIL,M.M.MAKWANA,NILESH JAJADIYA,P.P.PANDEY,M.S.DAGUR	
5813	MCA/1280/2017	07/12/2017	SHIVANIBEN D/O VYOMESH HIRALAL TRIPATHI AND W/O VIKRAM MADHUSUDAN JANI,	MR.ADITYA J PANDYA	VIKRAMKUMAR MADHUSUDAN JANI,	NOTICE SERVED
5814	MCA/1283/2017	01/11/2017	GANESHBHAI LAKSHMANBHAI SOLANKI,	MR. VISHAL P THAKKER	STATE OF GUJARAT,	GOVERNMENT PLEADER
5815	MCA/1289/2017	19/03/2019	JABUBEN JASHABHAI MAKWANA,	MR NILESH M SHAH	STATE OF GUJARAT,ROAD & BUILDING DIVISION STATE,ROAD AND BUILDING SUB DIVISION STATE,DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5816	MCA/1290/2017	22/03/2018	JITENDRASINH ARJUNSINH CHAUHAN,UPENDRASINH NARANSINH CHAUHAN,BHAGWATSINH NATHABHAI VAGHELA,KADARBHAI PIRBHAI MOMIN,VAGHELA JASVANTSINH NATWARSINH,VALIBHAI NABIBHAI MOMIN	MR BC PATEL	M.K.JADAV,RAJESH KANABHAI DHAGAL, SPECIAL LAND ACQUSITION OFFICER,RAMESHBHAI C VASHAVA, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
5817	MCA/1333/2017	24/04/2018	ALKABEN RATILAL PATEL,	MS MAMTA R VYAS	SUNAINA TOMAR,,J.K GADHVI,HARSHADBHAI RAWAL,DOSHI N.J.ADRASH HIGH SCHOOL, DEESA,PRINCIPAL , SHRI AMRUTBHAI AVASTI,PRESIDENT, AJAYBHAI JOSHI	GOVERNMENT PLEADER,NOTICE SERVED,MR ANKIT Y BACHANI
5818	MCA/1335/2017	02/04/2018	VIJAYABEN B CHANIYARA,GITABEN R CHANIYARA	MR NIRAV R MISHRA	SUNAINA TOMAR, EDUCATION DEPARTMENT,COMMISSIONER/DIRECTOR OF SCHOOLS, J.K GADHAVI,DISTRICT EDUCATION OFFICER, DINESH B PATEL,PRINCIPAL N N SOLANKI	GOVERNMENT PLEADER,NOTICE SERVED
5819	MCA/1337/2017	18/12/2017	KALUBHAI BHUTABHAI PANCHAL,	MR NK MAJMUDAR	STATE OF GUJARAT,AMIT BHAI AARORA,N.C. THAKOR	,GOVERNMENT PLEADER,MR HS MUNSHAW
5820	MCA/1338/2017	16/07/2018	NIRALI DIPENBHAI PATEL,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	BHARTASINH RATHWA,PAYAL,GANPATSINH CHAVDA	NOTICE SERVED BY DS
5821	MCA/1339/2017	27/12/2018	SHRI ASHA CO. OPERATIVE HOUSING SOCIETY LTD,	MR.KISHORE PRAJAPATI	HIMMATKUMAR SATYANARAYAN SAHU,NARESH PATEL,BHUPENDRABHAI PATEL	MR MEHUL H RATHOD,MR PREMAL R JOSHI,MR. YOGENDRA THAKORE
5822	MCA/1340/2017	16/11/2017	SURYAKANT TULSIDAS DHANKI,	MS VIDITA D JAYSWAL	STATE OF GUJARAT,S H PAREKH OR HIS SUCCESSOR,S K PATEL OR HIS SUCCESSOR,R R RAVAL OR HIS SUCCESSOR,DEEPAK WAGHELA OR HIS SUCCESSOR,H K DHOKIYA OR HIS SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
5823	MCA/1341/2017	19/03/2019	JETUBEN VAJABHAI KAMEJALIA,	MR NILESH M SHAH	STATE OF GUJARAT,ROAD & BUILDING DIVISION STATE,ROAD AND BUILDING SUB DIVISION STATE,DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER
5824	MCA/1342/2017	19/03/2019	KANKUBEN AMRABHAI VADHER,	MR NILESH M SHAH	STATE OF GUJARAT,ROAD & BUILDING DIVISION STATE,ROAD AND BUILDING SUB DIVISION STATE,DIRECTOR OF PENSION AND PROVIDENT FUND OFFICE	GOVERNMENT PLEADER
5825	MCA/1361/2017	13/11/2017	PERVIN AKHTAR A PATHAN,	HCLS COMMITTEE,MR PV PATADIYA	MUNICIPAL COMMISSIONER MUKESH KUMAR,DY. MUNICIPAL COMMISSIONER RAKESH SHAUKAR	
5826	MCA/1364/2017	02/11/2017	BALDEVBHAI BHAGABHAI MAKWANA,	MR VIRAT G POPAT	SUNAYNA TOMAR, SECRETARY,JAGDISHDAN K GADHVI,HARSHAD L RAVAL	GOVERNMENT PLEADER,NOTICE SERVED
5827	MCA/1365/2017	28/11/2017	HARSHADKUMAR JASHVANTLAL THAKKAR,	MR VIRAT G POPAT	SUNAYNA TOMAR, SECRETARY,JAGDISHDAN K GADHVI,HARSHAD L RAVAL	GOVERNMENT PLEADER
5828	MCA/1368/2017	23/01/2019	CHIEF OFFICER,	MR DEEPAK P SANCHELA	SHREE BHARATBHAI MAHETA,	NOTICE UNSERVED
5829	MCA/1371/2017	26/12/2017	LAXMIBEN NARAYANBHAI MAKWANA,	MR AMRESH N PATEL	M.M. PRABHAKAR , SUPERINTENDENT,M.M. PRABHAKAR, DIRECTOR,M.M. PANKAJ KUMAR , STATE OF GUJARAT	GOVERNMENT PLEADER
5830	MCA/1372/2017	21/12/2018	VINODKUMAR SARDARBHAI PATEL,	MR. ARCHIT P JANI	H.M. KHER,H.K. RAVAL,R.M. PAGHI	,MR DG CHAUHAN,RONAK D CHAUHAN
5831	MCA/1373/2017	23/04/2018	HIRABHAI MANGANBHAI SOLANKI,	MR JAYANT P BHATT,MR JEET J BHATT	ARVINDKUMAR KIRITBHAI SOLANKI,BHARAT RAMESHBHAI SHAH - DIRECTOR OF AGRICULTURE,PRAVINBHAI SOMNATHBHAI PATEL,KAMLABEN CHAIYA	GOVERNMENT PLEADER
5832	MCA/1383/2017	14/09/2017	GANESHBHAI LAKSHMANBHAI SOLANKI,	MR. VISHAL P THAKKER	STATE OF GUJARAT,	
5833	MCA/1406/2017	04/07/2017	ARJANJI KALUJI DAMRANI,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL - SECRETARY,KULDIP GOHIL - PRINCIPAL CHIEF CONSERVATOR FORESTS,AKSHAY K. SAKSHENA - CHIEF CONSERVAOR OF FORESTS	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5834	MCA/1407/2017	04/07/2017	JETHABHAI OKHABHAI MAKWANA,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL - SECRETARY,KULDIP GOHIL - PRINCIPAL CHIEF CONSERVATOR FORESTS,AKSHAY K. SAKSHENA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
5835	MCA/1408/2017	04/07/2017	KHEMAJI PARKHANJI DAMRANI,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL - SECRETARY,KULDIP GOHIL - PRINCIPAL CHIEF CONSERVATOR OF FORESTS,AKSHAY K. SAKSHENA - CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
5836	MCA/1426/2017	08/06/2017	PRAVINBHAI BHIKHABHAI GARASIYA,AJITBHAI BHIKHABHAI GARASIYA,JAYANTIBHAI BHIKHABHAI GARASIYA,KANCHANBEN BHIKHABHAI GARASIYA,ILABEN BHIKHABHAI GARASIYA	MR DEVANG T SHAH,MS.DILBUR CONTRACTOR	STATE OF GUJARAT,COLLECTOR SURAT,MAMLATDAR MAHUVA,DEPUTY COLLECTOR BARDOLI,SURESHBHAI MANIBHAI PATEL,PRAMODBHAI MANIBHAI PATEL,BHIKUBHAI SHAMJIBHAI PATEL	
5837	MCA/1427/2017	19/02/2019	MAHESHBHAI AMBALAL PAREKH,	MR DP JOSHI	JAGDISHPRASAD GUPTA,RAJ GOPAL OR HIS SUCCESSOR,JAGDISH PRASAD GUPTA OR HIS SUCCESSOR,S K PATEL OR HIS SUCCESSOR,NARESH SHAH OR HIS SUCCESSOR, CHAIRMAN	,NOTICE NOT RECD BACK,NOTICE SERVED
5838	MCA/1444/2017	08/01/2019	NARSANGBHAI BHAGWANBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S. G. SOLANKI,M.V.GANDHI,RAJENDRA MAKWANA	,GOVERNMENT PLEADER
5839	MCA/1450/2017	07/11/2017	INDUBEN VIRJIBHAI PARMAR,	MR MA PAREKH	KAMA DAYANI DIRECTOR OF VAKSATI JATI,B R PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
5840	MCA/1451/2017	23/01/2019	MAFATBHAI FULABHAI HARIJAN,	(MR BIPIN I MEHTA)	PUNAMCHAND PARMAR,ASHOK SHARMA,S. K . LANGHA,ATULKUMAR H. SHAH	,NOTICE SERVED
5841	MCA/1452/2017	17/07/2018	DAMOR VIMLABEN SOMABHAI, WD/O. S.P.DAMOR,DAMOR BALVANTBHAI SOMABHAI, S/O.SP DAMOR,DAMOR YOGESHBHAI SOMABHAI, S/O.SP DAMOR	MR RAJESH P MANKAD	KULDIP GOHEL,ARVIND AGARWAL IAS	GOVERNMENT PLEADER
5842	MCA/1453/2017	18/08/2017	DIMPALBEN W/O RUSHIBHAI GIRISHBHAI OZA,	MR MANRAJ A BAROT	RUSHIBHAI GIRISHBHAI OZA,	NOTICE SERVED BY DS
5843	MCA/1455/2017	28/01/2019	SHAIKH MOHAMMEDSOAIB MAHAMADIBRAHIM,RATHOD VISHVPRATAPSINHJ BHAMMARSINH,MADORI NAJIRKHAN KALANDARKHAN,CHUDASAMA HARDEVSINH JORUBHAI,VALA RAMDEVSINH ABHAYSINH,KATARA RAKESHKUMAR PRATAPSINH,CHAUDHARI RAVINDRAKUMAR LALLUBHAI,SOLANKI RAMESHCHANDRA MUBJIBHAI	MR VAIBHAV A VYAS	M S DAUGR, IAS,GEETHA JOHRI, IPS	GOVERNMENT PLEADER,NOTICE SERVED
5844	MCA/1456/2017	21/01/2019	YASMINBANU IQBALHUSEN MALEK,YOGENDRASINH BHUPATSINH JADEJA,DEVENDRASINH NAVALSINH ZALA	MR PANKAJ S CHAUDHARY	M S DAUGR I A S,GEETHA JOHRI I P S	NOTICE SERVED
5845	MCA/1457/2017	28/01/2019	ANAND RAJIV TIWARI,SUBHASHGIRI VAJUGIRI GOSWAMI,JALPESH DAMODARBHAI CHAMUDIYA	MR VAIBHAV A VYAS	M. S. DAGUR, IAS,GEETHA JOHRI, IPS	NOTICE SERVED
5846	MCA/1464/2017	10/04/2018	PANKHUBEN PUNJABHAI,	MR NILESH M SHAH	DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	MS HARSHAL N PANDYA
5847	MCA/1465/2017	15/09/2017	SONALBEN KAILASHBHAI PATIL D/O KISHANRAV PATIL,	HCLS COMMITTEE,AVANI V PATEL	KAILASHBHAI HANUMANTRAY PATIL,	REFUSED SERVED (N)(10)
5848	MCA/1468/2017	08/01/2019	MANUBHAI MADHABHAI CHARADIYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S G PATEL,M V GANDHI,RAJENDRA MAKWANA	,GOVERNMENT PLEADER
5849	MCA/1470/2017	08/07/2019	KOMAL D/O VINODRAY RAVAL AND W/O TAPANBHAI TIMANI,	TORAL M RATHOD	TAPANBHAI KAMLESHBHAI TIMANI,	MR SACHIN D VASAVADA
5850	MCA/1473/2017	15/09/2017	ARJUNBHAI KANJIBHAI PATEL,	MR KASHYAP R JOSHI	RATANBHAI SARIYABHAI NINAMA,SUB DIVISIONAL MAGISTRATE,CHIEF OFFICER,DINESHBHAI N PATEL,MANSINGHBHAI NAGJIBHAI PADHIYAR,MUKESHBHAI N JOSHI,JITUBHAI BABUBHAI BHATT,SATIBEN VASANTBHAI SIKLIGAR	,GOVERNMENT PLEADER

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5851	MCA/1483/2017	10/01/2019	SURESHCHANDRA M DHOLAKIA,	MR SHIVANG M SHAH	RAMYA MOHAN,	NOTICE SERVED BY DS
5852	MCA/1485/2017	12/09/2018	KAPADIA BALDEVBHAI DANABHAI,	HCLS COMMITTEE,MR.VINOD C THAKER	A. M. DESAI,A. M. DESAI,SUSHMA AGRAWAL,S. K. MAKWANA,CHANDRAKANT JAYANTIBHAI PARMAR	,NOTICE SERVED,NOTICE UNSERVED,MR HS MUNSHAW
5853	MCA/1488/2017	12/06/2017	BHAVNAGAR SHAHER MADHYAHAN BHOJAN YOJNA KARMACHARI MANDAL,	MR KR KOSHTI	M.R. KOTHARI,	
5854	MCA/1490/2017	23/01/2019	ASHOKKUMAR KANAIYALAL SONAKAR,MANOJ KANAIYALAL SONKAR,MADANLALA SHRIRAM YADAV,SUDIPKUMAR RADHUVIR RAJPUT,AJITPAL KAILASH PAL,ROHITBHAI KANJIBHAI CHAUHAN,PRAMODKUMAR KANAIYALAL SONKAR,SHRAVAN KANAIYALAL SONKAR,BECHAN BARSHATI SONKAR,NARMADA SHASHIKANT RAJPUT,PRAKASH MEVALAL SONKAR,GUDU VIJAYKUMAR SONKAR	MR NK MAJMUDAR	M. THENARASHAN,SATISH SHARMA	,MR DHAVAL G NANAVATI
5855	MCA/1491/2017	06/02/2018	NILESH RAMANBHAI PATNI,	PRITHU PARIMAL	STATE OF GUJARAT,MANOJ SHASHIDHAR IPA,D R PATEL	,GOVERNMENT PLEADER
5856	MCA/1493/2017	01/12/2017	PARITABEN ARVINDBHAI KAVAR,	MR. NIKUNJ KANARA	ARVIND LAVJIBHAI KAVAR,	MR NR KODEKAR
5857	MCA/1495/2017	21/02/2019	DEVRAJ TOBACCO COMPANY,	MR SP MAJMUDAR	AJAY ARYA,PRAMOD KUMAR	CHINTAN H DAVE
5858	MCA/1496/2017	05/12/2017	PRASHANT HARENDRA DESAI,	MR NM KAPADIA	J S CHAWDA,CHAITANYA R MANDLIK,K B PATEL	GOVERNMENT PLEADER
5859	MCA/1499/2017	09/01/2019	PURUSHOTTAMBHAI KANJIBHAI GODHANIA,	(MR BIPIN I MEHTA)	PUNAMCHAND PARMAR AND / OR IN SUCCESSOR IN HIS OFFICE,ASHOK SHARMA AND / OR HIS SUCCESSOR IN OFFICE,YOGESH RAVAL AND / OR IN SUCCESSOR IN OFFICE,P. K. BARHAT AND / OR IN SUCCESSOR IN OFFICE,H. K. PATEL AND / OR IN SUCCESSOR IN OFFICE,N. S. SHAIKH AND / OR IN SUCCESSOR IN OFFICE	,NOTICE SERVED
5860	MCA/1500/2017	11/01/2019	RAJU AMARNATH SONI,DHARMENDRA RAMJI SHETH,LALURAM VYARJI AHIR,MORA RAGHUVIR THAKUR,KISHANLAL MUNSHILAL SINH,VINOD LALARAM GUPTA,ARVIND BHUDABHAI CHAUHAN.,ILIAS DAUDBHAI PATEL,RISHISINH TEJBAHADURSINH RAJPUT.,SONI SONU MAHAN.	MR NK MAJMUDAR	M. THENARASHAN,SATISH SHARMA	,MR DHAVAL G NANAVATI
5861	MCA/1503/2017	17/01/2019	JAYESHKUMAR KANTIBHAI PUROHIT,PRANJIVAN JAYRAMBHAI BHADLA	(MR BIPIN I MEHTA)	RAJGOPAL AND/OR HIS SUCCESSOR IN OFFICE,AJAY PRAKASH AND/OR HIS SUCCESSOR IN OFFICE,M D VEKARIA AND/OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED,MS KHYATI P HATHI
5862	MCA/1504/2017	08/01/2019	MATHURBHAI KARSANBHAI MAKWANA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S.G. PATEL,H. N. SARVAIYA,SHRI MAKWANA	GOVERNMENT PLEADER,NOTICE SERVED
5863	MCA/1506/2017	17/01/2019	MUKESHKUMAR HARIDAS MESVANIA,SURESH SHAMJIBHAI MEHTA,BHUPATBHAI BHIKHABHAI JADEJA	(MR BIPIN I MEHTA)	RAJGOPAL AND / OR HIS SUCCESSOR IN OFFICE,AJAY PRAKASH AND / OR HIS SUCCESSOR IN OFFICE,M. D. VEKARIA AND / OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED,MS KHYATI P HATHI
5864	MCA/1509/2017	19/06/2017	GOPAL MANAJI DABASIYA,	HCLS COMMITTEE,MR. MANOJ T DANAK	STATE OF GUJARAT,MANKAND CHAYUN,V.R. SONARA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
5865	MCA/1510/2017	26/12/2017	PARTHIV G BHATT,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	GOVERNMENT PLEADER
5866	MCA/1518/2017	02/02/2018	KIRANBEN RAVIBHAI JETHVA D/O KARSANBHAI SAMATBHAI DHOKIYA,	MR KRUNAL L SHAHI	RAVI DEVDASBHAI JETHVA,	MR MANOJ SHRIMALI
5867	MCA/1523/2017	21/06/2017	RAVJIBHAI KHENGARBHAI VORA,	MR. RA SHARMA	M. K. DAS,T. K. PATEL,M. K. DAS,G. P. KACHA	

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5868	MCA/1526/2017	17/01/2019	KISHOR RAMJI PATNI,	MR P P MAJMUDAR,MR. NISHIT P GANDHI	DARIABEN NANABHAI PARMAR,HARSHAD NANABHAI PARMAR,HANSABEN NANABHAI PARMAR,GHELABHAI VIRABHAI BHARVAD,GANPATBHAI BHAYABHAI BHARVAD,TORAL RAKESH PATEL,A. J. GOHIL	,NOTICE SERVED,MR MANTHAN K BHATT
5869	MCA/1528/2017	06/02/2019	GEETABEN @ ARCHANABEN W/O BHARAT KEVALRAMMANI,	(MR HIREN R SHARMA)	BHARAT NANDU KEVALRAMANI,	CHETAN D KARIYA,ALPESH D ARYA,ANILKUMAR N MUNDRA
5870	MCA/1529/2017	12/07/2017	RAMANBHAI MAGANBHAI PARMAR,	(MR MAHENDRA TRIVEDI)	STATE BANK OF SAURASHTRA,PRADIPKUMAR PRIYAKANT SHAH,NIRANJAN PRIYAKANT SHAH,S M SOLANKI	
5871	MCA/1530/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	PANDESARA GREEN ENVIRONMENT AND WATER WELFARE CO-OP SOC. LTD,	
5872	MCA/1531/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	COLOURTEX INDUSTRIES LIMITED,	
5873	MCA/1532/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	COLOURTEX INDUSTRIES LIMITED,	
5874	MCA/1533/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	COLOURTEX INDUSTRIES LIMITED,	
5875	MCA/1534/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	CORA CHEM,	
5876	MCA/1535/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	CORA CHEM AS SUCCESSOR OF VIPAN INDUSTRIES,	
5877	MCA/1536/2017	16/06/2017	SURAT MUNICIPAL CORPORATION,	NANAVATI & CO.	AMBAJI PROCESSORS,	
5878	MCA/1537/2017	22/01/2018	BHAGWANBHAI VARVABHAI BHUVA,	MR RATHIN P RAVAL	STATE OF GUJARAT,DEPUTY CONSERVATOR OF FOREST,RANGE FOREST OFFICER	GOVERNMENT PLEADER
5879	MCA/1539/2017	27/04/2018	KOKILA J PATEL,	MR. KULDEEP D VAIDYA	STATE OF GUJARAT,DIRECTOR, MEDICAL SERVICES E.S.I.S.,GUJARAT PUBLIC SERVICE COMMISSION (GPSC)	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
5880	MCA/1541/2017	15/09/2017	PARSHOTTAM KARSONBHAI SOJITRA,	MR TR MISHRA	YOGESH B NIRGUDE,P B SHIVAM	MR HS MUNSHAW
5881	MCA/1559/2017	12/12/2018	ASHOKKUMAR MAFATLAL TRIVEDI,	MR NK MAJMUDAR	NALINBHAI THAKER,MR. GANDHI	NOTICE SERVED
5882	MCA/1560/2017	14/02/2019	KIRTIKUMAR JAYRANCHHOD UPADHYAY,RAKESHKUMAR JAYRANCHHOD UPADHYAY	GUPTA LAW ASSOCIATES	PALLAVIBEN ARUNKUMAR BHATT,SNEHALBEN SHAILESHKUMAR PANDYA,JAGRUTIBEN KETANKUMAR MEHTA,GITABEN MAHESHBHAI JOSHI,VARSHABEN JITENDRAKUMAR UPADHYA	NOTICE SERVED,DELETED,MR PRABHAKAR UPADYAY
5883	MCA/1568/2017	22/06/2017	DHIRUBHA KARANSINH JADEJA,	MR GAURAV K MEHTA	SHRI K J THAVFU,SUNIL THAKKAR,MANOJ SHRIVASTAVA	
5884	MCA/1569/2017	07/12/2017	SHILABEN HARESHBHAI SOYA,JYOTIBEN HARESHBHAI SOYA,CHETANBHAI HARESHBHAI SOYA,KUBERBHAI KHIMABHAI SOYA,KANTABEN KUBERBHAI SOYA	MR. HEMAL SHAH	MINESHBHAI V. MODI,BHARTI AXA GENERAL INSURANCE COMPANY LTD.	NOTICE UNSERVED,MR VIBHUTI NANAVATI
5885	MCA/1570/2017	20/06/2017	JAIHIND PROJECTS LIMITED,	MR RAVISH D BHATT	IDBI BANK LIMITED,RIYADH BANK,ARABIAN PIPELINE PROJECTS COMPANY	
5886	MCA/1571/2017	06/12/2018	SANDHYABA MAYURDHWAJSINH RANA,	MR GM AMIN	MAYURDHWAJSINH BALDEVSINH RANA,	MR ASHISH M DAGLI
5887	MCA/1574/2017	21/06/2017	SURAJSINGH LALSINGH VASAVA,	SAN ASSOCIATES LLP	REKHABEN SURAJSINGH VASAVA,	
5888	MCA/1585/2017	10/12/2018	JITENDRA PREMCHAND CHAUHAN,	(MR SL VAISHYA)	JIGAR PATEL,DILIP RANNA,STATE OF GUJARAT,GIRISHBHAI SHAH,LALA RAMCHANDRABHAI MODI,DEVCHAND RAMCHAND MODI,RAJU BRAHMAN,MOHAN DEVA	
5889	MCA/1586/2017	27/12/2018	JITENDRA BHIMABHAI DAGAYA,	MR NK MAJMUDAR	STATE OF GUJARAT, NOTICE TO BE SERVED THROUGH,THE COMMISSIONER, MRS. JAYANTI S.RAVI,MR. KANDARP DESAI	GOVERNMENT PLEADER,NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5890	MCA/1587/2017	27/12/2018	RAJENDRAPRASAD NATWARLAL JANI,	MR NK MAJMUDAR	STATE OF GUJARAT (NOTICE TO BE SERVED THROUGH,THE COMMISSIONER, MRS. JAYANTI S.RAVI,MR. KANDARP DESAI	GOVERNMENT PLEADER,NOTICE SERVED
5891	MCA/1594/2017	26/04/2018	DHARTIBEN W/O MEHULBHAI BHAGDEV,	MR KRUNAL L SHAHI	MEHUL KAUSHIKBHAI BHAGDEV,	MR MJ MEHTA
5892	MCA/1595/2017	22/06/2017	SHEMAROO ENTERTAINMENT LTD,	MR DHAVAL SHAH	STATE OF GUJARAT,E. RADHAKRISHNA AS HE THEN WAS AND NOW MANOJ SHASHIDHAR	
5893	MCA/1602/2017	14/08/2017	SUNITA ANSHUMAN VISHVAKARMA W/O ANSHUMAN SHYAMNARAYAN VISHWAKARMA,	HCLS COMMITTEE,MR NIKHIL S VYAS	ANSHUMAN SHYAMNARAYAN VISHWAKARMA,	NOTICE SERVED BY DS
5894	MCA/1603/2017	09/04/2018	CHAMPUSINH CHHATRASINH CHAUHAN,	MR HEMANG M SHAH	MANHARBHAI PHULDEEP JADAV,HARESH DAHYABHAI PATEL,ARVIND MAFATLAL PATEL,NIRAVKUMAR MINALKUMAR TRIVEDI,PAROTTAMBHAI CHHITABHAI VASAVA	,NOTICE SERVED
5895	MCA/1623/2017	02/02/2018	AANYA ALIAS KOMAL W/O JAGDISH GERIANI D/O VASUDEV MOHANLAL METHWANI,	MR P P MAJMUDAR	JAGDISH RAJU GERIANI,	NOTICE SERVED,MR NS TAHILRAMANI,MR MB GOHIL
5896	MCA/1629/2017	15/09/2017	SUNITABEN D/O MAHINDRABHAI DHOBI AND W/O PANKAJKUMAR DHIRAJLAL DHOBI,	VALIMOHAMMED PATHAN,J M TALOTA	PANKAJKUMAR DHIRAJLAL DOBHI,	NOTICE SERVED
5897	MCA/1631/2017	30/10/2017	RAJESH NANKRAM BHODWANI,	MR HASIT DAVE	COLLECTOR VADODARA CITY,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
5898	MCA/1632/2017	06/12/2018	GHANSYAMBHAI TAPUBHAI CHANGLANI,	MR SAMIR B GOHIL	AJAY PRAKASH, DISTRICT DEVELOPMENT OFFICER,VIJAYBHAI CHAUHAN, MEDICAL OFFICER,DISTRICT DEVELOPEMENT OFFICER	NOTICE SERVED,MS RV ACHARYA
5899	MCA/1645/2017	02/11/2017	USHABEN ARVINDBHAI MACWAN,	MR YOGEN N PANDYA	SHETH VADILAL SARABHAI GENERAL HOSPITAL AND SHETH CHENOY MATERNITY HOSPITAL,	
5900	MCA/1653/2017	12/12/2017	NILAM W/O RONAK SURESHCHANDRA DESAI D/O JASWANTBHAI HIRABHAI PATEL,	MR HR PRAJAPATI	RONAK SURESHCHANDRA DESAI,	MRS. PRITI J JOSHI,PRERAK P OZA
5901	MCA/1659/2017	09/01/2018	RUZBEH FIROZ UMRIGAR,	MS SRUSHTI A THULA	V.N.RABARI,	GOVERNMENT PLEADER
5902	MCA/1662/2017	06/10/2017	DR. ARPITA NITINKUMAR DAVE,	MRS FALGUNI D PATEL	STATE OF GUJARAT,COMMISSIONER,DIRECTOR,	,GOVERNMENT PLEADER
5903	MCA/1671/2017	18/01/2018	DHARMENDRA LAKHABHAI CHAVDA,	MR JF MEHTA	STATE OF GUJARAT,B K TRIVEDI,KAMLESH A PATEL,PRAFULBHAI M GAMI	,GOVERNMENT PLEADER
5904	MCA/1672/2017	15/12/2017	BHANUBHAI DUNGARBHAI NAKUM,	MR VIRAT G POPAT	PRABHAT K BAROT,	GOVERNMENT PLEADER
5905	MCA/1673/2017	10/07/2018	LALABHAI KESHABHAI MIR,ASIFMIYA AYUBMIYA MALEK,SANJAYKUMAR CHANDULAL SANKESARA,ASHOKKUMAR RAVISHANKAR DAVE,ASADULLAHKHAN INAYATULLAHKHAN PATHAN,SUKHDEVBHAI NARANDAS SONI,KANTIBHAI REVABHAI PATEL,YASVANTKUMAR AMRUTLAL PATEL,ABDULKADAR AHMEDBHAI MEMAN,VIRNDRASINH RAMSINH ZALA,PRAKASHCHANDRA RAMANLAL RAVAL,MAHYUDDIN GULAMBHAI MEMAN,ARVINDBHAI BALABHAI RATHOD,KANTILAL NARSINHBHAI BHIMANI,VIPUL VITTALBHAI THUMAR,PRAKASHBHAI POPATBHAI VARAN,CHHANABHAI KALIDAS PATEL	MR SP MAJMUDAR	J. N. SINGH, IAS - CHIEF SECRETARY,ANIL MUKIM, IAS - SECRETARY,S. APARNA, IAS - PRINCIPAL SECRETARY (PERSONAL),K. SHRINIVAS, IAS - ADDITIONAL CHIEF SECRETARY,NALIN THAKER, IAS,D. B. ARYA - DEPUTY DIRECTOR OF LAND RECORDS,R. K. GANDHI - SUPERINTENDENT LAND RECORDS - CUM - CONSOLIDATION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
5906	MCA/1674/2017	22/01/2018	KHISRAJ NATHSUR SUMAT,	(MR MJ BUDDHBHATTI)	STATE OF GUJARAT,PRADIP SEJUL	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
5907	MCA/1677/2017	25/01/2019	HASHMUKHBHAI HIMMATLAL PANDYA,	MR NIRAV C SANGHAVI	BHARATBHAI VYAS,VIKRANT PANDEY,ASHOKBHAI SHARMA	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
5908	MCA/1678/2017	25/01/2019	JITENDRA RASIKLAL RAVAL,	MR NIRAV C SANGHAVI	BHARATBHAI VYAS,VIKRANT PANDEY,ASHOKBHAI SHARMA	GOVERNMENT PLEADER,MR RR TRIVEDI,MR BHAVESH P TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5909	MCA/1679/2017	25/01/2019	BHARATBHAI NANJIBHAI MACKWANA,	MR NIRAV C SANGHAVI	BHARATBHAI VYAS,VIKRANT PANDEY,ASHOKBHAI SHARMA	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
5910	MCA/1680/2017	25/01/2018	T.P.VIRADIYA,	MR ANKUR Y OZA	RAJGOPAL OR HIS SUCCESSOR IN OFFICE,AAYUSH AUK OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,MR HS MUNSHAW
5911	MCA/1682/2017	04/12/2018	MOHANJI NATHAJI THAKOR,NARPATSINH BHIKHUSINH RATHOD,DHULABHAI HEMABHAI CHAMAR,PARESHKUMAR PARSHOTTAMDAS PATEL,DHIRAJKUMAR KACHRABHAI PARMAR,SITARAMBHAI FULJIBHAI PATEL,SHANKERBHAI DHANJIBHAI CHAMAR,SARDARSINH DIPSINH THAKOR	MR JA ADESHRA	MANHARBHAI KURJIBHAI JADAV,JAYESHBHAI DALPATBHAI MISTRY	GOVERNMENT PLEADER
5912	MCA/1683/2017	28/07/2017	AXAYKUMAR SURYAKANT JANI,MOHAMMAD AIYUB MUSTAKHUSEN FAROOQUI,MAHESHKUMAR GAUTAMBHAI RAVAL	MR VAIBHAV A VYAS	ANIL MUKIM, IAS,ILESH VORA	
5913	MCA/1688/2017	12/07/2017	PATHAN NAJMALKHAN SARDARKHAN,CHAUHAN ABDULGANI MUKHTIYAR AHMED,RANA PRAVINSINH CHANDRASINH,RATHVA KESHUBHAI MAGANBHAI,BARIA NARENDRAKUMAR VAJESINH,BHARVAD VIBHABHAI KAVABHAI,RAJPUT MUKENDRASINH GUMANSINH,RAJPUT MADHUBEN MUKENDRASINH,RAJPUT BHUPENDRASINH MUKENDRASINH,RAJPUT NIMISHABEN MUKENDRASINH,KHATRI RAJESHKUMAR K.,SONIBEN WD/O. RAJESHKUMAR KHATRI,CHIRAG - MINOR - THRU HIS MOTHER SONIBEN,SAHIL - MINOR - THRU. HIS MOTHER SONIBEN,SHAIKH IMAMUDDIN ABDULKADAR,AGRAWAL VIJAYKUMAR S.,NIRMALA W/O. VIJAY AGARWAL,KARTHIK MINOR - THRO - MOTHER NIRMALA,JIGNASHA, D/O. VIJAY AGARWAL,DARJI DHARMESHKUMAR JAYANTILAL,BARIA SHAMBHUBHAI KANCHANLAL,SHAIKH ABDUL HABIB ABDUL RAZAK,SHAIKH SHAHIDBHAI ISMAILBHAI,BARIA RAJESHKUMAR NANUBHAI,PARMAR AJAYSINH AMARSINH,SHAIKH HUSSAINBHAI ABBASBHAI,TADVI RAMANBHAI N.,PATHAN ABDULGANI ABDULRAHEMAN,BHIMALA SALIMBHALA ISMAILBHAI,ZUZARA SULEMANBHAI ISMAILBHAI,RATHVA JITESHBHAI MANUBHAI,RATHVA JAYNTIBHAI BHAGABHAI,BARIA DHARMESHKUMAR NANUBHAI - DECEASED THRU-HEIRS,VILASHBEN, W/O. DHARMESHKUMAR BARIA,JHEELBEN DHARMESHKUMAR BARIA,SHAIKH ABRAR MAHAMMED VALI MAHAMMED,SHAIKH SAJIDHUSSAIN ALIAHMED,MAKARANI MAHAMMED ATIQ IBRAHIM,BARIA MANAHARSINH MANGALSINH,PUROHIT MOHINIBEN PRADYUMANBH-AI	MS VIDHI J BHATT	FULJIBHIA V RATHWA,SANGRAMSINH N. RATHWA,P. BHARTHI (IAS),PRAVINA D.K.,POONAMCHAND PARMAR	
5914	MCA/1689/2017	06/05/2019	RAMESH RAMCHARAN UPADHYAY,	MR PRABHAKAR UPADYAY	MUKESH KUMAR,HARSHIT P GOSAVI, DEPUTY MUNICIPAL COMMISSIONER - CENTRAL WORKSHOP,AJEET KUMAR, REGIONAL PROVIDENT FUND COMMISSIONER	,MR ANUJ K TRIVEDI
5915	MCA/1692/2017	19/01/2018	BILKISBANU D/O SAHEBKHAN RAHIMKHAN BALOCH,RUHAN MAJIDBHAI KAZI	MR K I KAZI	MAJIDBHAI JALALUDDIN KAZI,	DS AFF.NOT FILED (N)
5916	MCA/1693/2017	19/01/2018	BIKISBANU D/O SAHEBKHAN RAHIMKHAN BALOCH,	MR K I KAZI	MAJIDKHAN JALALUDDIN KAZI,	REFUSED SERVED (N)(10)
5917	MCA/1695/2017	07/12/2017	MANISHABEN W/O YAGNESHKUMAR DINESHBHAI VAIDYA,	MR YV BRAHMBHATT	YAGNESHKUMAR DINESHBHAI VAIDYA,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5918	MCA/1696/2017	22/02/2018	SANJAY BALABHAI JOGARANA,DIPAK BACHUBHAI BHATTI,ASHOK GOVINDBHAI MORI,ASHOK RATILAL DODIA,DILUBHAI KANUBHAI LANGAVADRA,GORDHAN NAGJI BARAIYA,MANUBHAI RANABHAI RATHOD,BHARAT GOKULBHAI MAKWANA,GHANSHYAM ASHOKSINH SARVAIYA,MEHBUBBHAI HUSAINBHAI SOLANKI,MALEK GULAMNABI ABDULHUSSAIN,VINUBHAI DAHYABHAI CHAUHAN,DHIRUBHAI DAHYABHAI CHAUHAN,JITENDRA VANMALI MAKWANA,PRIYANK RAJESHBHAI LAVADIYA,PRADEEPKUMAR UDHAS S/O. DEVIDANBHAI,BHARATBHAI BARAD S/O. SHAMAJIBHAI,CHETANSINH DEVENDRASINH SARVAIYA,JAYRAJSINH GOHIL S/O. GAMBHIRSINH,AJAYSINH GOHIL S/O JEMABHA,GAURANG DEVLUK S/O HARSHADRAY,NARESH JAGGUBHAI SOLANKI,ARVINDBHAI LALJIBHAI KHESTI,GAURAVBHAI HARSHADBHAI KANAADA,MOHMADRAFIK KASAMBHAI SAIYED	MR KV SHELAT	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,BANCHHNIDHI PANI OF HIS SUCCESSOR,PALITANA MUNICIPALITY	
5919	MCA/1697/2017	18/01/2019	GUJARAT RAJYA ASHRAMSHALA KARMACHARI SANGH,	MR MA PAREKH	R. C. MEENA,KAMAL DHYANI,ANIL MUKIM SECRETARY	GOVERNMENT PLEADER
5920	MCA/1702/2017	28/06/2018	DIWADIBEN RANGITSINGH CHAWDA,RAJENDRASINGH RANGITSINGH CHAWDA	DARSHIT R BRAHMBHATT	BHARWAD AMRABHAI BALDEVBHAI,KANUBHAI M BHARWAD,ICICI LOMBARD INSURANCE CO LTD	SERVED BY RPAD (N),MR HARSHAD K PATEL
5921	MCA/1710/2017	19/02/2019	MAHENDRAKUMAR A VYAS,	MS MAMTA R VYAS	STATE OF GUJARAT,DEVELOPMENT COMMISSIONER,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER,DIRECTOR OF PENSION AND PROVIDENT FUND,EXECUTIVE ENGINEER	,GOVERNMENT PLEADER,MR HS MUNSHAW
5922	MCA/1711/2017	27/12/2018	RESHMA D/O MAHESHBHAI KHETABHAI SARESA AND W/O KAMLESH DINESHBHAI PADAYA,	MR HEMANT B RAVAL	KAMLESH DINESHBHAI PADAYA,	MR RAJESH M CHAUHAN
5923	MCA/1718/2017	26/11/2018	ANJANABEN W/O VIRALBHAI VED AND D/O SHANTILAL THAKKAR,	MS.P J.JOSHI	VIRALBHAI VINODBHAI VED,	MR K S CHANDRANI,MR. NILAY A THAKER
5924	MCA/1724/2017	06/09/2017	ARVINDKUMAR CHHOTALAL MEHTA,	MR PJ KANABAR	L. V. BALDANIA, EXECUTIVE ENGINEER,PRESIDING OFFICER	,MR SP HASURKAR
5925	MCA/1725/2017	07/07/2017	MEETBEN MEGANBHAI BHUTIYA W/O ASHWINKUMAR RATILA OZA,	JENIL M SHAH	ASHWINKUMAR RATILAL OZA,	
5926	MCA/1726/2017	11/01/2019	PANNAKUMARI SURENDRASINH CHUDASAMA,	MR. VISHAL P THAKKER, (PRADEEP K THAKKER)	MAHENDRA PRATAP SINGH, CIVIL SURGEON OF SIR T HOSPITAL,	GOVERNMENT PLEADER
5927	MCA/1728/2017	26/12/2018	LATE DAUDBHAI MUSHABHAI PATEL,AMENBEN DAUDBHAI PATEL,IBRAHIMBHAI DAUDBHAI PATEL,MUSTAKBHAI DAUDBHAI PATEL,SALIMBHAI DAUDBHAI PATEL	MR NIRAV C SANGHAVI	ANKITA ASHOKBHAI PATEL SARPANCH OF KOLIYAD GRAM PANCHAYAT,NAVINBHAI RANA TALATI CUM MANTRI,MANGUBHAI VITHALBHAI TADVI, PSI	,MR SP MAJMUDAR
5928	MCA/1732/2017	17/01/2018	PRAJAPATI DILIPKUMAR SENDHABHAI,	MS SANDHYA D NATANI	P. D. VAGHELA,K. S. PANDYA,P. J. VALA,M. K. BALAT	,NOTICE SERVED
5929	MCA/1733/2017	06/08/2018	BHARAT PRITHVISINH RAJPUROHIT,SAAGA INFRA PROJECT	MR JIGAR G GADHAVI	STATE OF GUJARAT,P. L. SHARMA, TOWN PLANNING OFFICER,MUKESH KUMAR, AHMEDABAD MUNICIPAL CORPORATION	GOVERNMENT PLEADER,NOTICE UNSERVED,MR SATYAM Y CHHAYA
5930	MCA/1734/2017	31/01/2018	PARESH JAYANTILAL PATEL,	MS HARSHAL N PANDYA	S. B. VASAVA,K. D. MEHTA,C. C. PATEL,P N RAOL	GOVERNMENT PLEADER
5931	MCA/1735/2017	10/07/2017	DEEPAK JESANGBHAI KAPADIA,	MR VAIBHAV A VYAS	VINAY VYASA, LIQUIDATOR,	
5932	MCA/1740/2017	02/02/2018	RINABA CHANDRASINH ZALA,	MR RAXIT J DHOLAKIA	GIRIRAJSINH GHANSHYAMSINH VAGHELA,	(MR NIRAL R MEHTA)

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5933	MCA/1741/2017	30/10/2017	SURESHCHANDRA MANEKLAL DHOLAKIA,	MR AR THACKER	REMYA MOHAN IAS OR HER SUCCESSOR IN OFFICE OF THE COLLECTOR AND DIST. MAGISTRATE,M. P. PANDYA OR HIS SUCCESSOR IN OFFICE OF, THE DEPUTY COLLECTOR, ANJAR,K. J. CHAUDHARY OR HIS SUCCESSOR IN OFFICE OF, THE SPECIAL MAMLATDAR, BHACHAU	GOVERNMENT PLEADER
5934	MCA/1747/2017	05/09/2017	RAMUBHAI MANILAL PATANI,	MR.CHIRAG B UPADHYAY	STATE OF GUJARAT,MANOJ SHASHIDHAR IPS,R R VASAVA	
5935	MCA/1748/2017	26/09/2019	MANISHA MAHENDRABHAI PATADIYA (SONI),	MR KIRTIDEV R DAVE	MAHENDRABHAI GHANSHAYMBHAI PATADIYA (SONI),	MS PS PALMER
5936	MCA/1749/2017	15/01/2018	PARESH JIVABHAI BAMBHANIA,JENTIBHAI KARSANBHAI SOLANKI,RAVI CHHAGANBHAI VAJA,RAJUBHAI DEVABHAI BAMBHANIA,MOHAN BHIKHABHAI RATHOD,KALUBHAI PITHABHAI VAJAA,DHIRU BHAGWANBHAI BARAIA,LALJIBHAI MEGHJIBHAI CHAVDA,YOGESH VELJIBHAI BAMBHANIA,NITIN ARJANBHAI BAMBHANIA,DIPAK LAKHMANBHAI VAJA,MUKESH MAVJIBHAI JETHVA,KUNVARBEN NANUBHAI CHAUHAN,PRAKASHGIRI RAMESHGIRI GOSWAMI	MRS KRISHNA G RAWAL	STATE OF GUJARAT,CHIEF OFFICER,THE DISTRICT COLLECTOR, DR. AJAYKUMAR,LOCAL FUND EXAMINER,DIRECTOR OF MUNICIPALITY	,GOVERNMENT PLEADER
5937	MCA/1757/2017	24/08/2017	RASHMIKANT R DESAI,	MR AK CLERK	ANIL MUKIM,PUNAMCHAND PARMAR	NOTICE SERVED
5938	MCA/1759/2017	09/11/2017	LOPA D/O RAJESHBHAI PANDYA W/O DAKSH HARSHBHAI DAVE,	MR AMRISH K PANDYA	DAKSH HARSHBHAI DAVE,	MR EKANT G AHUJA
5939	MCA/1767/2017	01/09/2017	PADMABEN JAGJIVAN CHAWDA,	MR VIRAL M PANDYA	SHAILESH NALINKANT PAREKH,	(MR SANDEEP N BHATT),MS SONAL S BHATT
5940	MCA/1768/2017	16/02/2018	SAVLINGA BALSHANKAR JOSHIPURA,	MR NM KAPADIA	KAMAL DAYANI,P B THAKAR,P N RAOL,JASHBHAI PATEL	,GOVERNMENT PLEADER
5941	MCA/1769/2017	21/02/2019	A VANI W/O V B PARMESHWARA,	MR RAJESH P MANKAD	SANJAYKUMAR, SECRETARY,T.K.BASU, DIRECTOR GENERAL / CHIEF EXECUTIVE OFFICER,PRAVIN SHRIVASTAV, ADDITIONAL DIRECTOR (GENERAL),RAJIV SHARMA, DY. DIRECTOR GENERAL,S.K.BHANWAT, DIRECTOR AND HEAD OF OFFICE	,NOTICE SERVED BY DS,MR DEVANG VYAS
5942	MCA/1771/2017	04/09/2017	MUKESHBHAI DIPRAMJI KALAL,	MR NK MAJMUDAR	SATISH SHARMA,P.B. CHHAPRA	,NOTICE NOT RECD BACK
5943	MCA/1772/2017	09/12/2019	MAYURI HEMANTKUMAR SHAH D/O CHIMANLAL SHAH,	MR Y J PATEL	HEMANTKUMAR BHAGVANDAS SHAH,	JIGER K MEHTA
5944	MCA/1774/2017	26/12/2018	JASWANTBHAI ATMARAM PATEL,	MR JAYANT P BHATT,MR JEET J BHATT	SANAJAY PRASAD,BHARAT MAGANBHAI MODI,ANILBHAI DILIPBHAI PATEL,KAMALABEN CHAIYA	GOVERNMENT PLEADER
5945	MCA/1775/2017	18/03/2019	PRAKASHKUMAR SHANKARBHAI GARASIYA,	MR DG SHUKLA,MR HARSHEEL D SHUKLA	SUNAINA TOMAR,MAHESH I JOSHI,RAMESH S UPADHYAY	,NOTICE SERVED,MR MANISH J PATEL
5946	MCA/1781/2017	13/02/2019	UKABHAI KANJIBHAI BARAIYA,BABUBHAI MOHANBHAI DATHIYA,RAJUBHAI L. KANTARIA,NILESH B. VORA,PRABHATSING KANJIBHAI MAKWANA,AMBABHAI BOGHABHAI CHAVDA,JITENDRABHAI CHANDULAL VAGHELA,RITABEN JITENDRABHAI VAGHELA,SANJAY JITENDRABHAI VAGHELA,KIRANBEN JITENDRABHAI VAGHELA,SATISHBHAI JITENDRABHAI VAGHELA,NANUBHAI PATHABHAI MEVADA,DHANJIBHAI BHIKHABHAI CHAUHAN	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	AJAY BHADU, GUJARAT MARITIME BOARD,ATIT A PATEL, EXECUTIVE ENGINEER,SUDHIR CHADDHA, PORT OFFICER	MS SEJAL K MANDAVIA
5947	MCA/1783/2017	15/03/2018	KANTILAL DALSUKHLAL PURANI,	MR JA ADESHRA	PANKAJ KUMAR, PRINCIPAL SECRETARY,SMT. P. BHARATHI, DISTRICT COLLECTOR,K.M. JANI, ADDITIONAL COLLECTOR(NARMADA)	GOVERNMENT PLEADER,NOTICE SERVED
5948	MCA/1784/2017	25/06/2018	MAHENDRA A PATEL,	MR BIPIN P JASANI	POONAMCHAND V. PARMAR,JAYANTI S. RAVI,BHARATBHAI SHAH,A.B. PRAJAPATI	,GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
5949	MCA/1785/2017	14/10/2019	LAXMANBHAI PITAMBARBHAI VANIA,JIVUBEN DHIRUBHAI PARMAR,SUMERA GORABHAI BHIKHABHAI,SANGEETABEN DHARAMSHIBHAI PARMAR	MR UDIT D MEHTA	D. THARA (IAS) OR HER SUCCESSOR IN OFFICE,TAPAN PATHAK OR HIS SUCCESSOR IN OFFICE	(MR MB GANDHI),MR CHINMAY M GANDHI
5950	MCA/1790/2017	17/01/2018	PRAJAPATI MANOJ SHAKARABHAI,	MS SANDHYA D NATANI	P. D. VAGHELA,K. S. PANDYA,P. J. VALA,STELABEN CHRITSTIAN,B. M. PATADIA	,NOTICE SERVED
5951	MCA/1797/2017	28/02/2018	TANUMATIBEN MUKESHBHAI PARIKH D/O MUKUNDBHAI DAHYABHAI PARMAR,	HCLS COMMITTEE,MS URMILA N DESAI,MS ASHLESHA M PATEL	MUKESHBHAI NATHALAL PARIKH,	MR RASHMIN MAKWANA
5952	MCA/1801/2017	01/12/2017	HEENA W/O PRAYAS VIJAYBHAI BANSAL D/O RAJKUMAR VISHNUDAYAL GUPTA,	MS. KRUTI M SHAH	PRAYAS VIJAYBHAI BANSAL,	
5953	MCA/1804/2017	17/07/2017	ASHISH TRADING COMPANY PVT. LTD,	MR P A MEHD	HINDUSTAN-DORR OLIVER LIMITED,HDO TECHNOLOGIES LTD,REBALA BALARAMI REDDY,CHANDRA SEKARAN,PRABHAKAR RAM TRIPATHI,VIVEK WAHI,ERAGAM SUDHIR REDDY,RAMENDRA GUPTA,HIMA BINDU MYNENI,GOTTIVETI RAMKRISHNA,SURESH CHANDRAKANT MUNDHEKAR,P.K. MISHRA,T.S. SRINIVAS,ASHOKAN ACHUTHAN,HARSHAT J. BHATT,GITANJALI SINGH	
5954	MCA/1806/2017	22/01/2019	SHARIFABEN VALIMAMAAD PIPARVADIYA,	JEET Y RAJYAGURU	CHATRONIABHAI,	GOVERNMENT PLEADER
5955	MCA/1926/2017	01/09/2017	LEVISH NARESHBHAI BHANSALI,	MR NM KAPADIA	D.P. VAGHELA,M.M. DIWAN,M.S. BHABHOR,K.L.N.RAO	
5956	MCA/1927/2017	06/12/2018	DARSHNABEN SANDIPBHAI JOSHI,	MR.ADITYA J PANDYA	SANDIPBHAI BHANUBHAI JOSHI,	HARDIK D MEHTA,VATSAL S PARIKH
5957	MCA/1928/2017	11/12/2018	KESHABHAI REVABHAI PARMAR,	MR HARNISH V DARJI	PANKAJKUMAR IAS,SUNAYNA TOMAR IAS,DR. K R DESAI DIRECTOR,CHANDRAKALABEN R PANDHIT	
5958	MCA/1930/2017	27/12/2018	JETAVAT HIRALKUMARI PRATAPSINGH,	A S TIMBALIA	RAHEVAR NARESHKUMAR MAHENDRASINH,	MR MANISH J PATEL
5959	MCA/1933/2017	20/02/2018	ASHOKBHAI AMILAL CHAUHAN,	MR YV VAGHELA	RAHUL GUPTA OR HIS SUCCESSOR IN OFFICE,PARBATBHAI A. CHAVDA,MEERA JOSHI,MAMLATDAR	GOVERNMENT PLEADER,MR MURALI N DEVNANI
5960	MCA/1934/2017	17/07/2017	SARITABEN HITENDRABHAI KUNDALIA,	MR. VISHAL P THAKKER	HITENDRABHAI ALIAS HITESHBHAI JAYANTILAL KUNDALIA,	
5961	MCA/1941/2017	18/03/2019	GOVINDBHAI K VAJA,	MRS KRISHNA G RAWAL	CHIEF OFFICER,STATE OF GUJARAT	,GOVERNMENT PLEADER,MR TULSHI R SAVANI
5962	MCA/1942/2017	17/12/2018	JAWAHARLAL BANSILAL MAHAJAN,	MR DHARMESH C GURJAR,REKHABEN C GURJAR	STATE OF GUJARAT,DIRECTOR GENERALOFPOLICE,POLICE COMMISSIONER,POLICE INSPECTOR,POLICE SUB INSPECTOR,MAHESH R BRAHMBHATT,GENERALMANAGER,MANAGING DIRECTOR,BHAVESH T PATEL	
5963	MCA/1946/2017	01/12/2017	HETALBEN KARANSINH VAGHELA,	MR MM SAIYED	KARANSINH VIKRAMSINH VAGHELA,	NOTICE SERVED BY DS,MR RAXIT J DHOLAKIA
5964	MCA/1947/2017	01/09/2017	BHAVNABEN KISHANBHAI VINJVA D/O HAMIRBHAI KARSANBHAI PANERA,	MR K S CHANDRANI	KISHAN MERAMANBHAI VINJVA,	NOTICE SERVED
5965	MCA/1948/2017	23/01/2018	RAMA CHANDRAN NAIR (R C NAIR),	MR C S MOHANAN	STATE OF GUJARAT,ANIL MUKIM (IAS) PRINCIPAL SECRETARY TO GOVERNMENT,HEMANT PANDYA OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED

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5966	MCA/1956/2017	24/08/2018	MANJULABEN AMBALAL SOLANKI,DINABEN PRAVINKUMAR RATHOD,SURAJBEN JIVRAJBHAI PATEL,MANJUBEN ISHWARLAL MAHERIA,GANGABEN DEVSHANKER BRAHMANIA,DEVJIBHAI SADABHAI BRAHMANIYA,SAVITABERN KESHAVLAL PARMAR,KASHMIRABEN KESHAVLAL MAKWANA,CHAMPABEN BABUBHAI BAROT,SHARDABEN KHUSHALBHAI,AMBALAL SHANBHAI SOLANKI,PIYUSHBHAI S/O. AMBALAL SOLANKI,MANISHABEN D/O. AMBALAL SHANABHAI SOLANKI AND W/O. AMRUTBHAI SOLANKI,DAKSHABEN D/O. AMBALAL SHANABHAI SOLANKI AND WIFE OF RAVINDRABHAI PARMAR,KIRIT S/O. AMBALAL SHANABHAI SOLANKI	,DECEASED LITIGANT,MR.PRASHANT B SHARMA	KRISHNONICS CAPACITY,KRISHNOICS MARKETING,SHASHANK INDULAL SHAH,SHANSHANK INDULAL SHAH	NOTICE SERVED,MR PRABHAKAR UPADYAY
5967	MCA/1957/2017	15/12/2017	PARITA W/O HARDIK ARVINDKUMAR PATEL,	MR DEVDIP BRAHMBHATT	HARDIK ARVINDKUMAR PATEL,	MR. PR BRAHMBHATT
5968	MCA/1968/2017	18/03/2019	MAHESHKUMAR PURUSHOTTAMBHAI KAPADIA,	MR NK MAJMUDAR	STATE OF GUJARAT,ADDITIONAL CHIEF SECRETARY	GOVERNMENT PLEADER,NOTICE SERVED
5969	MCA/1970/2017	30/11/2018	NARESH PARSHOTTAMDAS BARODIWALA,RAMESH PARSHOTTAMDAS BARDOLIWALA,SURESHBHAI SHAMBHULAL BARDOLIWALA,DINESHBHAI SHAMBHULAL BARDOLIWALA,DHANSUKH MAGANLAL BARDOLIWALA,KISHORE MAGANLAL BARDOLIWALA	MR VIRAT G POPAT,TIRTH N BHATT	M/S ADESHVAR ENTERPRISE,K. S PATEL	
5970	MCA/1973/2017	07/02/2018	PRAKASH DWARKADAS KAPADIA,	MS.P J.JOSHI	N. R. BARANDA,SECRETARY,MUKESH KUMAR, COMMISSIONER,,POLICE INSPECTOR (TRAFFICE DIVISION)	
5971	MCA/1976/2017	21/01/2019	HEMRAJBHAI JIVANBHAI RABARI,	MR UT MISHRA	ARVIND AGRAWAL OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
5972	MCA/1977/2017	09/08/2017	KAMLA HARKBAHADUR SONI,	NIMIT Y SHUKLA,DHRUV TOLIYA	BANCHHANIDHI PANI,PREDIT JOSHI	
5973	MCA/1979/2017	10/08/2017	PANDYA BIPINKUMAR KARUNASHANKAR,	MR GAURAV CHUDASAMA	STATE OF GUJARAT,GUJARAT STATE SECONDARY AND HIGHER SECONDARY SCHOOL EDUCATION STAFF RECRUITMENT-,COMMISSIONER OF SCHOOLS	
5974	MCA/1980/2017	02/04/2018	JIVANJYOTI TRUST,	MR ASHISH B DESAI	STATE OF GUJARAT,COMMISSIONER,DISTRICT EDUCATION OFFICER	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
5975	MCA/1986/2017	17/01/2018	KODIYATAR MANDA AMARABHAI,	MS SANDHYA D NATANI	P D VAGHELA,K S PANDYA,CR. LADUMOR,DH. PARMAR	,NOTICE SERVED
5976	MCA/1992/2017	18/01/2018	BHIKHABHAI SUKHJIBHAI HARIJAN,	MR NIRAV R MISHRA	PHUL SINGH RATHORE,ASHOK SHARMA	NOTICE SERVED,MR VIREN G DAVE
5977	MCA/1993/2017	29/08/2017	PRAFUL KHANDUBHAI DESAI,		R.V. VYAS,VILAS BIDYE	
5978	MCA/1994/2017	17/01/2018	CHAUDHARI SONALBEN RAMESHBHAI,	MS SANDHYA D NATANI	P.D. VAGHELA,K.S. PANDYA,K.M. PATEL	,NOTICE SERVED
5979	MCA/1995/2017	31/07/2018	LALJIBHAI JIVABHAI PATEL,	MR AM PAREKH	DINESHBHAI JETHVA,N.D.MEHTA, PRESIDING OFFICER	NOTICE NOT RECD BACK,MR HS MUNSHAW
5980	MCA/1998/2017	18/07/2018	RENU VINOD ARORA,RAJESH PARMANAND ARORA	MR MK VAKHARIA	STATE OF GUJARAT,AVANTIKA SINGH	GOVERNMENT PLEADER,NOTICE SERVED
5981	MCA/1999/2017	31/07/2017	JASHUBHAI MANILAL CHAUDHARY,	(MR PRANAV S DAVE),MR SHIVANG M SHAH	MANISH BHARDWAJ (IAS),	
5982	MCA/2004/2017	14/08/2017	RAJESH BALKISHAN PODDAR,	MR VIRAT G POPAT	ANUP KUMAR SINGH,ASHISH BHATIA, CID CRIMES,J.K. BHATT, AHMEDABAD CITY CRIME BRANCH POLICE STATION	GOVERNMENT PLEADER
5983	MCA/2005/2017	27/02/2018	SHYAMLAL TARACHAND HEMANI,	MR JA ADESHRA	MANHARBHAI KUNVERJIBHAI JADAV, SECRETARY,	NOTICE SERVED
5984	MCA/2011/2017	19/03/2018	KUBERLAL RUPJI PRAJAPATI,	MR PRITESH L PARIKH,MR JIGAR D DAVE	MANOJBHAI DUNGERMAL AGARWAL,DUNGERMAL DULCHAND AGARWAL	

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5985	MCA/2015/2017	18/08/2017	ROSHNIBEN ASHISHBHAI SANDANSHIV,	MR HITESH N ACHARYA	ASHISHBHAI NAVAL SANDANSHIV,	NOTICE SERVED BY DS
5986	MCA/2016/2017	13/08/2019	RIDDHIBEN W/O NILESHBHAI PANDYA AND D/O BALKRUSHNA MANILAL,	MR Y J PATEL,MR RAMESH K PARMAR	NILESHKUMAR VAJUBHAI PANDYA[AS PER HON'BLE COURT'S ORDER DATED : 18/08/2017],	SERVED BY AFFIX. (R)
5987	MCA/2018/2017	04/12/2017	NIKITA W/O DINESH BHATIA D/O NAVINBHAI AMARSINGH GOHIL,	MR MANOJ SHRIMALI	DINESH MANOHAR BHATIA,	MR SAVAN N PANDYA
5988	MCA/2019/2017	11/12/2018	NARENDRABHAI JIVANLAL PATEL,	MR NM KAPADIA,MS VASVI N KAPADIA	AMIN C SHAH,MUKESH KUMAR, THE MUNICIPAL COMMISSIONER	NOTICE NOT RECD BACK,MR DEEP D VYAS
5989	MCA/2020/2017	18/12/2018	SAVITABEN JASHABHAI RATHOD,JAYABEN PARBATBHAI CHUDASAMA	MR SAMIR B GOHIL	MUKESH PURI, THE SECRETARY,P. K. BARAD (G.S.A),VIKRANT PANDEY, COLLECTOR,AMIT A PANDYA, CHIEF OFFICER, UPLETA NAGARPALIKA	GOVERNMENT PLEADER,MR DEEP D VYAS
5990	MCA/2021/2017	21/10/2019	JAVED DANISH MD. ALLAUDIN SHAIKH,MOHOMADNAUSAHD MD. AJIMOLLAH SHAIKH,RUKSANA EHSAMUDDIN ANSARI	NANAVATI & CO.	HARISH RAUT - ESTATE MANAGER EAST ZONE,RAMESH K. TADVI - DEPUTY ESTATE MANAGER EAST ZONE	GAURANG A VAGHELA,RAVAL& TRIVEDI ASSOCIATES
5991	MCA/2023/2017	31/08/2017	CHANDRAKALA W/O KAMLESH CHIMANBHAI PATEL,	JIGER K MEHTA	KAMLESH CHIMANBHAI PATEL,	
5992	MCA/2075/2017	12/09/2017	KANTILAL SHIVLAL VORA,		STATE OF GUJARAT - CHIEF SECRETARY - J. N. SINGH,THE SECRETARY FINANCE DEPARTMENT - L. CHUHANGO	
5993	MCA/2079/2017	20/11/2017	YASINBHAI ISMAILBHAI MANDALI,	MR DEEPAK P SANCHELA	AVANTIKA SINGH,	GOVERNMENT PLEADER
5994	MCA/2080/2017	21/09/2017	VELJI P AND SONS(AGENCIES),	MR PREMAL S RACHH	FOOD CORPORATION OF INDIA,	MS TEJAL A VASHI
5995	MCA/2087/2017	27/07/2017	PANKAJKUMAR DEVJIBHAI PARMAR,	MR YOGEN N PANDYA	MUKESHKUMAR,PRESIDING OFFICER	
5996	MCA/2088/2017	28/08/2018	GIRISH ATMARAM RAVAT,	KRUNAL D PANDYA	TORAWANE MILIND SHIVRAM I.A.S,,	GOVERNMENT PLEADER
5997	MCA/2089/2017	16/04/2019	KANTIBHAI NATHURAMBHAI RAVAL,	MR HB SINGH	ANANT JASWANTLAL KACHAPATEL,	GOVERNMENT PLEADER
5998	MCA/2090/2017	07/12/2017	RAMKHELAVAN YADAV,RAVINDRAKUMAR SINGH	MR HB SINGH	UDAY SHUKLA,	
5999	MCA/2093/2017	10/01/2018	AABEDIN RASULBHAI SHAIKH,	MR NK MAJMUDAR	ANILKUMAR PRATHAM, ADDITIONAL DIRECTOR,R. K. DHUDIYA, POLICE INSPECTOR	GOVERNMENT PLEADER
6000	MCA/2094/2017	24/04/2018	KINJALBEN SURYAKANTBHAI RAJA,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,COMMISSIONER,ADDITIONAL COMMISSIONER (HEALTH),ADDITIONAL COMMISSIONER	GOVERNMENT PLEADER
6001	MCA/2102/2017	08/04/2019	HARESHCHANDRA UMESHCHANDRA DAVE,	MR KALPESH N SHASTRI	R. V. PATEL,AJAYKUMAR IAS,SUNAYNA TOMAR,P. N. RAWAL	,NOTICE SERVED,(MR RA MISHRA)
6002	MCA/2205/2017	18/03/2019	PRATAPRAY LAXANANDJI ANAKHIA,	MR NK MAJMUDAR	STATE OF GUJARAT,ADDITIONAL CHIEF SECRETARY	GOVERNMENT PLEADER
6003	MCA/2207/2017	19/11/2018	MAYURBHAI GIRISHCHANDRA SHAH,	RAHUL SHARMA	RAJEEV RISHI,	
6004	MCA/2208/2017	27/09/2018	MOHAMMED GULAM PATEL,	MR VA MANSURI	CHIEF OFFICER JAMBUSAR NAGARPALIKA,PRESIDENT JAMBUSAR NAGARPALIKA,SANITARY OFFICER JAMBUSAR NAGARPALIKA,DIRECTOR OF MUNICIPALITES	,NOTICE SERVED,MR DEEPAK P SANCHELA
6005	MCA/2212/2017	18/12/2017	KESHAV NARAYAN ALWA,	JITENDRA J PANDYA	MANOJ SHASHIDHARAN, IPS,F. A. JOGAL	
6006	MCA/2214/2017	16/03/2018	BINDESHWARIBEN ROHITSINH RATHOD,KRUNALSINH ROHITSINH RATHOD	MR MUKESH H RATHOD	DILSHAN M. PATHAN, GENERAL MANAGER,,J. J. PANDYA, SUPERINTENDING ENGINEER,RAKESHKUMAR N. RAVAL, EXECUTIVE ENGINEER	,MR HS MUNSHAW
6007	MCA/2220/2017	30/11/2017	MINAXI SURYANARAYAN PANCHAL,	MR KV SHELAT	PANCHAL SURYANARAYAN CHUNILALA,	MR KIRTIDEV R DAVE
6008	MCA/2221/2017	03/08/2017	BHARATBHAI BABHABHAI PATEL,	MR MA PAREKH	RAJ GOPAL,D P DESAI,RUPABEN BHIKHABHAI THAKOR,ASHOK UPADHYAY	

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6009	MCA/2224/2017	15/06/2018	KHEDA-ANAND RETIRED PRIMARY TEACHERS ASSOCIATION,	MR AS ASTHAVADI	SUNAINA TOMAR, IAS,MAHESHBHAI I. JOSHI,C. M. JADAV,M. P. PARMAR	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6010	MCA/2226/2017	16/01/2019	HARISHBHAI RAMANBHAI DESAI,	MR VIMAL A PUROHIT	PARASH MAKWANA,	MR DEEPAK P SANCHELA
6011	MCA/2230/2017	18/08/2017	UMARWADA MADRESSA THRU. THE TRUSTEE/SECRETARY MOHD. SULEMAN PAREKH,YUSUF DAWOOD DESAI,ISMAIL AADAMJI DESAI SINCE DECD. THRU. HIS BROTHER YUSUF DAWOOD DESAI,MAHEMOOD ISPAJI PATEL SINCE DECD. THRU. HIS SON ISMAIL MEHBOOB PATEL,BAI FATMA D/O ADAM ISMAIL MUSA SINCE DECD. THR. GRAND SON MOHD. DAWOOD PANCH BHAYA,UMARWADA JUMMA MASJID THRU. ADMINISTRATOR MOHAMMAD DAWOOD PANCH BHAYA,JULEKHA D/O AHMED PATEL,ISMAIL MUSA GANGAT,SULEMAN ISMAIL MULLA ALA,BAI ASHA MOHAMMAD KALA MOGARARIYA SINCE DECD. THR. DAWOOD ISUF BHAIYAT,ISMAIL AHMED BIJA BHAI SINCE DECD. THR. SABBIR SULEMAN GANGAT,BAI SARA AHMED ADAM BHAIYAT,ANWAR YUSUF MULLA SINCE DECD THR. FARHANA YUSUF PAREKH,MAULANA ISMAIL MOHAMMAD MULLA,YAKUB MOHAMMAD MULLA,ISHAK DAWOOD GANGAT	MS. KRUTI M SHAH	STATE OF GUJARAT,OFFICER ON SPECIAL DUTY -LAND ACQUISITION-,COLLECTOR,D.S.PARMAR	
6012	MCA/2231/2017	09/02/2018	JAGDISHBHAI S. SHAH,	MR VD PARGHI	ANJUBEN SHARMA,D.K.PAREKH,GHANSHYAMBHAI VADODARIYA	
6013	MCA/2232/2017	09/02/2018	LEGAL HEIRS OF LATE PATEL JIVABHAI JOITARAM,PATEL NARMADABEN W/O. JIVABHAI,PATEL AMRUTBHAI JIVABHAI,PATEL SATISHBHAI JIVABHAI	MR VD PARGHI	ANJUBEN SHARMA,D.K.PAREKH,GHANSHYAMBHAI VADODARIYA	
6014	MCA/2234/2017	21/06/2018	VISHAKHA UMESHBHAI GHAGHADA,	MS MEENA VYAS	DEVESH BHUPENBHAI DHAKAN,	DS AFF.NOT FILED (N)
6015	MCA/2239/2017	13/02/2019	CHANDUBHAI THAKRSHIBHAI KANSAGARA,	MR GM AMIN	STATE OF GUJARAT,FINANCE DEPARTMENT, J L GOHEL,M M VAGHASIYA, EXECUTIVE ENGINEER,DY. COLLECTOR,MUNESHKUMAR MEENA	,GOVERNMENT PLEADER,NOTICE SERVED
6016	MCA/2242/2017	31/08/2018	REHANA HASANBHAI ANSARI,	(MS S S PATHAN)	IMTIYAZ AHMED MOHAMMED HAMDI ANSARI,	RULE UNSERVED,MR VIRENDRA BAHETI
6017	MCA/2243/2017	27/12/2018	HIRALBEN W/O HEMANGKUMAR DINESHCHANDRA KAVA,	MS NAMRATA HARISHBHAI CHAUHAN	HEMANGKUMAR DINESHCHANDRA KAVA,	NOTICE SERVED BY DS
6018	MCA/2247/2017	07/12/2017	SAMJUBEN BALUBHAI PARMAR,CHETNABEN BALUBHAI PARMAR,JYOTIBEN BALUBHAI PARMAR,KAUSHIKBHAI BALUBHAI PARMAR,MINOR PRATIK BALUBHAI PARMAR,DHANIBEN DEVDASBHAI PARMAR	MR.KARNA H DHOMSE	BHARATKUMAR JETHABHAI MORI,AMBUJA CEMENT PVT LTD.,NEW INDIA ASSURANCE CO. LTD.,NARESHBHAI RAMABHAI DAHIMA,CHINABHAI LAKHMANBHAI WADA	NOTICE SERVED,NOTICE UNSERVED,MR PALAK H THAKKAR
6019	MCA/2250/2017	06/11/2017	FARUQ MOHMED BHA,	VENU H NANAVATY	NAISHADHSH MAKWANA,J.D.DESAI,PRAMUKH SHRI,PRINCIPAL,	GOVERNMENT PLEADER,NOTICE SERVED
6020	MCA/2261/2017	13/12/2017	BHARATBHAI GORDHANBHAI PATEL,	MS. KRUTI M SHAH	STATE OF GUJARAT,POLICE COMMISSIONER,NIRLIPT RAI,POLICE COMMISSIONER (RURAL),	GOVERNMENT PLEADER,NOTICE SERVED
6021	MCA/2266/2017	27/12/2018	BHATT MANISHABEN MANISHKUMAR,	MS ANSUYA K MAKWANA	MANISHKUMAR RASIKLAL BHATT,	DS AFF.NOT FILED (N)
6022	MCA/2267/2017	19/01/2018	SONALBEN W/O JIGNESHBHAI VAGHELA D/O GOVINDBHAI VAGHELA,	HCLS COMMITTEE,MS.AKSHITABA SOLANKI	JIGNESH BHUDHARBHAI VAGHELA,	HCLS COMMITTEE,MR.VINOD C THAKER
6023	MCA/2268/2017	25/01/2019	SAHID JUBER MAREDIYA,	MR P P MAJMUDAR	PANKAJ BAROT,DEVCHANDBHAI SHANKERBHAI PATEL,KASUBEN SHANKERBHAI PATEL,JYANTIBHAI SHANKERBHAI PATEL,PUSHPABEN SHANKERBHAI PATEL,NITABEN SURESHBHAI SHAH	,NOTICE SERVED BY DS,MR NK MAJMUDAR

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6024	MCA/2272/2017	11/12/2018	NATHALAL MULAJIBHAI PARMAR,	MS G R VIJAYALAKSHMI	R. M. VASAVA (SECRETARY), STATE OF GUJARAT,J. N. SINGH, SECRETARY TO THE GOVT OF GUJ.,YOGESH MANUBHAI CHAVDA, SUPERINTENDENT ENGINEER,YOGESH P. PATHAK, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6025	MCA/2273/2017	19/01/2018	OLLEPAA RAMCHANDRA PADAMSALI,	MR KRUNAL D PANDYA	CHANDRA VANU SOM I.A.S,,	GOVERNMENT PLEADER
6026	MCA/2275/2017	29/08/2017	M/S PORBANDAR ROADLINES,BINODBALA BABULAL DAGA	MR SANJAY R GUPTA	MANAGING DIRECTOR REJENDRA P CHITALA M/SRELIANCE CAPITAL LIMITED,	
6027	MCA/2278/2017	10/08/2017	MANISHKUMAR RAJENDRABHAI BARIYA,	MR MA PAREKH	R. C. MEENA, SECRETARY OF TRIBAL DEVELOPMENT,RAVISHANKER, COMMISSIONER OF TRIBAL DEPARTMENT,MANOZ S. SONI,ASHRAMSHALA ADHIKARI	
6028	MCA/2279/2017	10/08/2017	SUBHASHBHAI NARSINGBHAI VAHONIYA,	MR MA PAREKH	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION DEPARTMENT,STATE OF GUJARAT,COMMISSIONER OF TRIBAL DEVELOPMENT DEPARTMENT,ASHRAMSHALA ADHIKARI,MANAGING TRUSTEE / PRESIDENT / PRINCIPAL	
6029	MCA/2280/2017	10/08/2017	ASHABEN KADKIYABHAI BHABHOR,	MR MA PAREKH	R. C. MEENA, SECRETARY OF TRIBAL DEVELOPMENT,MR. RAVISHANKER,MANOZ S. SONI	
6030	MCA/2281/2017	10/08/2017	JASVANTSINH NANUBHAI DAMOR,	MR MA PAREKH	MR. R. C. MEENA,MR. RAVISHANKER,MANOZ S SONI	
6031	MCA/2284/2017	30/11/2018	SAMUEL GOPALBHAI MAKWANA,	MR PRABHAKAR UPADYAY	PANKAJ KUMAR,D. J. PATEL,K. M. SHAH	GOVERNMENT PLEADER
6032	MCA/2289/2017	10/12/2018	SIDDHESH B PANDYA,	MR VIMAL A PUROHIT	PUNAMCHAND PARMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,P G BHATT	
6033	MCA/2290/2017	05/02/2018	VISHNU PRASAD JAGDISH PRASAD SHARMA,	MR VIMAL A PUROHIT	PANKAJ KUMAR,ANIL MUKIM,KANDARP DESAI,VINOD GUPTA,K M CHUDASAMA	,GOVERNMENT PLEADER
6034	MCA/2291/2017	06/12/2017	RAJU SHAMBHUPRASAD VYAS,	MR KEYUR A VYAS	STATE OF GUJARAT,	NOTICE SERVED BY DS
6035	MCA/2293/2017	19/01/2018	REKHABEN W/O CHINTANBHAI PANDYA D/O NATVARLAL NANJIBHAI MEHTA,	MR AB GATESHANIYA	CHINTANBHAI NATVARLAL PANDYA,	NOTICE SERVED
6036	MCA/2298/2017	11/01/2019	V B PATEL,	MR MUKESH A PATEL	GUJARAT WATER SUPPLY & SEWERAGE BOARD,MEMBER SECRETARY, TUSHAR DHOLAKIA,CHIEF ENGINEER, ZONE I, B B PATEL,DEPUTY MANAGER(ADMN.) N M BHATT	MR MEHUL H RATHOD
6037	MCA/2300/2017	18/01/2019	NILESHBHAI NARAYANNBHAI MISTRY,	(AJAYKUMAR P TRIVEDI)	D.A. SHAH, PUBLIC INFORMATION OFFICER (AHMEDABAD MUNICIPAL CORPORATION),CHAITANYA SHAH, DEPUTY COMMISSIONER ESTATE TDP CNW	MR ANUJ K TRIVEDI
6038	MCA/2316/2017	11/12/2017	PAYALBEN VIKASBHAI JAIN D/O SAMPATBHAI SHANTILAL SHANKHLANI,	MR PRATIK Y JASANI	VIKAS ROSHANLAL JAIN,	JIGNESHKUMAR P PANDAV,HARNISH M RAO
6039	MCA/2317/2017	11/12/2017	SHIVANGI D/O HARESH RAMANLAL KHATRI AND W/O MEHUL KIRTIKUMAR SONI,	MR YS RAJPUT	MEHUL KIRTIKUMAR SONI,	MR DHRUV K DAVE
6040	MCA/2318/2017	18/08/2017	JAYDEEP ALIAS GAJENDRA MEGHUBHA VAGHELA,	MR NK MAJMUDAR	M. H. YADAV,	
6041	MCA/2325/2017	15/07/2019	AAKANSHA AJITKUMAR SHAH,	MR RIDDHESH TRIVEDI	HARSHITKUMAR SATISHCHANDRA SHAH,	HARSHADKUMAR D PANCHAL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6042	MCA/2326/2017	06/05/2019	BUKHARI SAIYADMIRHASAN SAIYAD MOHMMAD,MOMIN IQBALHUSSAIN JALALUDDIN,ABDULKADAR MUSABHAI PATEL,UDAYSINH KHATUBHAI ZALA,RAFIQAHMED IMAMBHAI KURESHI,RAJESH RAMCHNDRA BHOJKAR,HARJIBHAI PARSHOTTAMBHAI KHANDHALA,NARAN SURJIBHAI KATARA,PRAVIN KAMRAJ PRAJAPATI,MAHESH VITTHALBHAI PATEL,ANANDSINGH BACCHANSINGH RAVAT,HITENDRA RAMESHCHANDRA MAKWANA,ANILKUMAR KUNJALAL DODHIYA,AABIDHUSSAIN AMINMIYA KHOKHAR,JITUBHAI AMRUTLAL PANCHAL,RAJENDRA HARISHCHANDRA SAVLEKAR,MAGANBHAI BADAJI NINAMA,VASANT HANUMANTA SUGUR,GOVINDBHAI BHIKABHAI VALA,NAVINCHANDRA CHATURBHAI PANCHAL,ADABHAI NATHABHAI DABHI,KETANKUMAR NANUBHAI RAJPUT,SURESHKUMAR AMRUTLAL PATEL,MAHENDRA VIRABHAI PARMAR,SUNIL MAHESHCHANDRA CHHAYA,MUKESHKUMAR HARIPRASAD RAVAL,RAMESHBHAI AMBALAL PATEL,PRABHATBHAI SHANTILAL RATHOD,BHIKHABHAI MOTIBHAI PARMAR,DIPAKKUMAR SARDARSINGH ZALA,UMESH MANILAL PATEL,KANUBHAI DAHYABHAI DODIYA,PRAVINBHAI JASHABHAI PATEL,LAXMIKANT VALJIBHAI VAGHELA,SHAILESH PARSHOTTAM PANCHAL,MUKHTYARHUSSAIN MUHMADHUSSAIN SHAIKH,YOGESHBHAI GUNVANTRAI PATEL,DINESHBHAI KESHAVBHAI PAREKH,SURESHKUMAR MOHANLAL SANDYLLA,PRAVINKUMAR LAXMANLAL JADAV,ABUBAKAR FAKIRMOHAMAD MANSURI,VIPULKUMAR KANTILAL PARMAR,AMRISHBHAI BANSILAL PRAJAPATI,DHIRUBHAI VALABHAI MAHERIYA,CHANDRASINH MANGALBHAI PARMAR,SURESHKUMAR BHIKHABHAI MAKWANA,SUNIL NITYANAND CHRISTIAN,AJAY RAMANLAL SURTI,VISHNUBHAI KALIDAS PATEL,PRAKASHBHAI SOMADAS PATEL,JAGDHISHBHAI SHANTILAL PANCHAL,ASHOKKUMAR JASHWANTLAL MAKWANA,RAMESHCHANDRA ALAJIBHAI MAKWANA,MAKSUDBHAI GULAMNABI MANSURI,AMRUTBHAI BHIKHABHAI RAVAL,BABUBHAI PUNAJI NINAMA,ASHVINBHAI GORDHANBHAI PATEL,CHANDUBHAI KHANABHAI LAKUM,BALVANTBHAI KHUSHALBHAI PATEL,PANKAJKUMAR DAHYALAL CHAUHAN,DHIRAJKUMAR TULSIDAS KORADIYA,GURUNATH AAIRAPPA ALLI,RAGHUBHAI JAYANTILAL CHAUHAN,ASHOKKUMAR MAGANLAL PATEL	MR GM JOSHI	MUKESH KUMAR, THE MUNICIPAL COMMISSIONER,HARSHIT P GOSAVI, DEPUTY MUNICIPAL COMMISSIONER - CENTRAL WORKSHOP,AJEET KUMAR, REGIONAL PROVIDENT FUND COMMISSIONER	MR RITURAJ M MEENA,MR ANUJ K TRIVEDI
6043	MCA/2338/2017	18/01/2018	SANU KRISHNA PS - EX-U/NVK (WTR),	(MR NIKHIL S KARIEL)	SANJAY MITRA, SECRETARY OF DEFENSE,RAJENDRA SINGH, DIRECTOR GENERAL OF INDIA COAST GUARD	MR DEVANG VYAS
6044	MCA/2339/2017	07/11/2017	ISHWARBHAI JETHABHAI NARSINGHANI,HASMUKHBHAI KACHARABHAI MODI	MR ANVESH V VYAS,UMANG S SHETH	SAILESHBHAI JAWAHARLAL TRIVEDI,KUMARI DEVIBEN SHUKHARAMBHAI PATEL,PRANTIJ NAGAR PALIKA	
6045	MCA/2340/2017	24/08/2017	RUBY GYMKHANA PRIVATE LIMITED,	MR K I KAZI	KANAKSINH SHIVSINH UN-ARM HEAD CONSTABLE,	
6046	MCA/2341/2017	11/12/2017	KANCHANBEN WD/O JAYANTILAL TRIBHOVANBHAI KANZARIYA,	MR PATHIK M ACHARYA	AVANTIKA SINGH AULAKH, IAS,	GOVERNMENT PLEADER
6047	MCA/2342/2017	11/12/2017	GIRISHBHAI JAYANTILAL KANZARIYA,	MR PATHIK M ACHARYA	AVANTIKA SINGH AULAKH, IAS, COLLECTOR,RAJESHBHAI K. GANDHI, DISTRICT INSPECTOR LAND RECORDS,BHIKHABHAI U VADHER, MAMLATDAR	GOVERNMENT PLEADER
6048	MCA/2343/2017	21/11/2017	MOHD. SULEMAN RAHEMATKHAN PATHAN,	MR P P MAJMUDAR	R. J. PANDER,K. B. VIHOL,COMMISSIONER OF POLICE	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6049	MCA/2348/2017	10/01/2018	THAKORE JAYANTIJI CHATURJI,THAKORE SHIVAJI CHATURJI,THAKORE KANTIJI CHATURJI,THAKORE SHARDABEN CHATURJI,THAKORE RAGHUJI CHATURJI,THAKORE SONIBEN WIDOW OF RAGHUJI CHATURJI,THAKORE KOKILABEN RAGHUJI CHATURJI,THAKORE PRADHANJI RAGHUJI CHATURJI,THAKORE MANEKBEN RAGHUJI CHATURJI,THAKORE KANUJI RAGHUJI CHATURJI	MR NIRAV C SANGHAVI	P D SOLANKI,V K JOSHI (I/C),ALOK PANDEY	GOVERNMENT PLEADER
6050	MCA/2350/2017	21/08/2017	NARMADA ALIAS SANGEETABEN W/O RAMESHKUMAR BHUNDRA D/O KAPOORCHAND DATTTA,	MR. SUHAIL Z SAIYED	RAMESHKUMAR LAXMANJI BHUNDRA,	
6051	MCA/2353/2017	04/12/2017	JAYPRATAPSINHJI VIRENDRASINHJI CHAUHAN(SON),AISHWARYAPRATAPSINHJI VIRENDRASINHJI CHAUHAN(SON)	MR YV VAGHELA,MR AV NAIR	STATE OF GUJARAT,DISTRICT COLLECTOR, CHHOTAUDEPUR,MAMLATDAR, CHHOTAUDEPUR,CITY SURVEY SUPERINTENDENT, CHHOTAUDEPUR,PRINCIPAL DISTRICT JUDGE, VADODARA,DISTRICT SUPERINTENDENT OF POLICE, CHHOTAUDEPUR,BHAVANIPRATAPSINHJI VIRENDRASINHJI CHAUHAN,PRINCIPAL DISTRICT JUDGE,	NOTICE SERVED BY DS,MS TRUSHA K PATEL
6052	MCA/2357/2017	23/08/2017	MITESH @ DILIPBHAI BABUBHAI PATANI,	MR BG PATANI	STATE OF GUJARAT,PRINCIPAL DISTRICT JUDGE	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
6053	MCA/2359/2017	19/01/2018	KHEMCHAND SHIVABHAI BHARVAD,	MR KRUNAL D PANDYA	CHANDRA VANU SOM I.A.S.,,	NOTICE SERVED
6054	MCA/2361/2017	01/03/2018	DHAVAL KARSHANBHAI KAPADIYA,	MS MAMTA R VYAS	B.A. PRAJAPATI,A.K. PATEL,MITAL DELIYA	,MR SIDDHARTH H DAVE
6055	MCA/2362/2017	18/03/2019	NALINIBEN HARESH KUMAR PANDYA,	(MR JD AJMERA)	DHIREN PANDYA,PRATAPSINH L. CHAUHAN,ANJU SHARMA,N.J. SHAH,NUTANBEN P. RAVAL, JOINT COMMISSIONER	,NOTICE SERVED

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6056	MCA/2371/2017	06/02/2019	B L HINGARAJIA,ANSUYABEN J BHATT,VALLABHDAS MANJI TANK,MANJULABEN KANJI CHOTALIYA,HARSUKHLAL J DADHANIYA,MOHANLAL R ARDESHNA,DINESHCHANDRA H PANDYA,GANGDAS AMBAVI KANERIYA,DHIRAJLAL JETHA CHANIYARA,MANOHARDAS J DESHANI,NATWARLAL PRANSHANKAR PANDYA DECEASED THRO HER WIDOW,RAMESHBHAI NARAN MAKWANA,ANITABEN VALLABHBHAI ARDESHNA,MUGATLAL PRANSHANKAR PANDYA,VRAJLAL VITTHALJI VAGHELA,JIVA DESHA PARMAR,SAMANT MANGA DABHI,RAMNIKLAL MANJI MAKWANA,CHHAGANLAL RAGHAV JAVIYA,DHIRAJLAL GORDHAN DARANIYA,KISHOR CHIMANLAL PATHAK,VELJIBHAI BOGHABHAI HUDKA,DAHIBEN MOHAN GADHIYA DECEASEDTHRO HER SON TEJAS VRAJLAL,MADHUBEN THAKARSHI BHALANI,VALLABH PREMJI MAKWANA,CHAMPABEN MANGANLAL BHALODIYA,ANSUYABEN VALJI MANSURIYA,RAMJIBHAI D SADHRAKIYA,GOPALDAS G AARDESHNA,HARSUKHLAL M PANDYA DECEASE THRO HEIRS MANJULABEN S BHATT,LABHUBEN H DHANDHAL,LILABA K DHANDHAL,INDUBEN S PUROSHIT,MANGLABEN V VAGHELA,HANSABEN R DAVE,NIRMALABEN P PUROHIT DECEASED THRO HER HUSBAND CHHOTALAL N,KASHIBEN C PAIDA DECEASED THROSON HIMANSHU MANHARLAL JOGIYA,CHANDRIKABEN S UPADHYAY,RAMANBALA G PATEL,DHIRAJLAL R BHADJA,KUSUMBEN M DADHANIYA,BHOVANBHAI RATANBHAI CHAVDA,LATE DINKARRAY GIRDHARLAL PANDYA,JIVANDAS JAMNADAS NIMAVAT,TEJABHAI ALA DABHI,HANSRAJ GIRDHAR MAKWANA,MOHANLAL KURJI JANJRUKIYA,JIVANLAL O CHAVDA,AMRUTLAL M BHATT,JIVRAJ J JANJRIKIYA,SHARADKUMAR BHAGWANJIBHAI JASHANI,NIRMALABEN K VACHHANI,ISMAILBHAI A MANSURI,USHABEN G MEHTA,HARI ICHHABEN G DAVE,VITTHALBHAI MANDANBHAI DADHANIYA,KANTABEN C PADALIYA,VANITABEN G DETROJA,MOHANBHAI DUDABHAI JAVIYA,DEVUBEN G BALASARA,JIVRAJ HINGRAJIA, MAHOBATPURA,MULJIBHAI D JAGANI,NARMADABEN K YADAV,PARSOTTAM G ODHAVIYA,HARILAL K RATANPARA,MANOJ M. SODHA,,MANSUKHBHAI B. MANAVADARIYA,KANTILAL M. DEKIVADIYA,DEVRAJBHAI NANJIBHAI FADDU,KUSUMBEN J. GHJETIYA,MANJULABEN HARSUKH BHENSDADIA,RASILABEN MAVJI MARVANIYA,SHANTABEN L. KANSAGRA,MANJULABEN SHANKARLAL BHATT,VIJAYABEN K. RATHOD,AASHUBEN VALIBHAI BHAS,DINUBHAI RAMDAS RADIYA,SUSHILABEN B. RATHOD,CHAMPABEN MULJI VAGHELA,PUSHPABEN CHUNILAL RUPARELIYA,NAYNABEN SHIVLAL DAVE,,LALITABEN J. PITHDIYA,MUKTABEN G. BHALODIYA,HARJIVAN J. KALOLA,,MANSHUKHLAL DEVSIBHAI RADIYA,DEVJIBHAI B. HUDKA,HANSABEN GHANSHYAMRAI BHATT,SAVITABEN J. VAISHNANI,JAMNBHAI NARANBHAI TANK,KRUSHNABALA ANANTPRASAD GONDALIYA,MAGANLAL RUGNATH SODHA,LALITABEN GORDHANDAS DODIYA,PARSOTTAM L. MORVADIYA,JADAVBHAI P. SOLANKI,MAHIDAS SHAMJI CHAVDA,JETHALAL JASMATBHAI CHITALIYA	MR KB PUJARA	J. N. SINGH,SUNAINA TOMAR, IAS,M. I. JOSHI,AJAY PRAKASH JHA,HARIBHAI M. CHAVDA,KALPESHBHAI AMBALAL PATEL,,VINABEN R. RABARA,	,GOVERNMENT PLEADER,(MR RA MISHRA)

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6057	MCA/2381/2017	19/12/2017	SUMITRABEN RAMESHBHAI GOSAI,	MR VAIBHAV A VYAS	RAMAKANT PANDA,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA
6058	MCA/2382/2017	19/12/2017	PUSHPABEN RASHIKBHAI MORI,	MR VAIBHAV A VYAS	RAMAKANT PANDA,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA
6059	MCA/2388/2017	28/08/2017	KALIDAS MAGANBHAI VASAVA,	MR R.K.MANSURI	STATE OF GUJARAT,COLLECTOR AND DISTRICT ELECTION OFFICER,PRINCIPAL SECRETARY,STATE ELECTION COMMISSION,AGRE KSHIPRA SURYAKANTARAO (IAS),,NAGJIBHAI M. PATEL,PADMABEN ISHWARBHAI VASAVA	
6060	MCA/2391/2017	08/01/2019	DWARKADAS HARGOVINDDAS PATEL,DAHYABHAI MOHANBHAI PRAJAPATI	MR PUNAM G GADHVI	P. K. HOTA,,ANUPAM SRIVASTAVA, CMD, BSNL,,ARUNA SUNDERAJAN, SECRETARY	,NOTICE SERVED,MR JOY MATHEW
6061	MCA/2392/2017	24/08/2017	AMRUTLAL MEGHJIBHAI RATANPARA,	MR BHAVESH J PATEL	STATE OF GUJARAT,EXECUTIVE MAGISTRATE	
6062	MCA/2393/2017	06/10/2017	ZARAVAD MULTANI PANCH MASJID / KABRISTAN TRUST THROUGH ITS MANAGING TRUSTEE,MOHAMMAD SAFI HUSSAINBHAI KAPADIA	MR NK MAJMUDAR	SATISH SHARMA,D. K. RATHOD	GOVERNMENT PLEADER
6063	MCA/2394/2017	12/01/2018	ALAPI BHAVESHKUMAR JOSHI D/O MAHENDRAKUMAR SHANTILAL DAVE,	MR. SHIVANG S LALANI,HARDIK D MEHTA	BHAVESHKUMAR KRUSHNVADAN JOSHI,	REFUSED SERVED (N)(10)
6064	MCA/2395/2017	26/08/2019	DHOLIBEN MOTISINH BARIA,	MR RAJESH P MANKAD	A.D. RATHOD, DEPUTY EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
6065	MCA/2396/2017	22/04/2019	UPENDRA BABULAL GANDHI,	MR NK MAJMUDAR	STATE OF GUJARAT,ADDITIONAL CHIEF SECRETARY	NOTICE SERVED
6066	MCA/2398/2017	17/09/2018	TULSIDAS PRABHUDAS PATEL,	MR PA JADEJA,PRERAK P OZA	MAHESHKUMAR LAXMINARAYANDAN RATNU,	GOVERNMENT PLEADER
6067	MCA/2401/2017	26/12/2017	HARESHBHAI @ VASUBHAI JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA,	GOVERNMENT PLEADER
6068	MCA/2403/2017	26/12/2017	SHANTABEN JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA,	GOVERNMENT PLEADER
6069	MCA/2404/2017	26/12/2017	SITABEN POONAMCHANDBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA,	GOVERNMENT PLEADER
6070	MCA/2406/2017	26/12/2017	NATWARBHAI JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA,	GOVERNMENT PLEADER
6071	MCA/2407/2017	26/12/2017	NATWARBHAI JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA,	GOVERNMENT PLEADER
6072	MCA/2408/2017	26/12/2017	MUKESHBHAI JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA, MAMLATDAR,	GOVERNMENT PLEADER
6073	MCA/2409/2017	26/12/2017	SHANTABEN JAGDISHBHAI ACHARYA,	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA, MAMLATDAR,	GOVERNMENT PLEADER
6074	MCA/2411/2017	26/12/2017	SHANTABEN JAGDISHBHAI ACHARYA,MALTIBEN JAGDISHBHAI ACHARYA	MS ARCHANA R ACHARYA	HAMIR BHOJABHAI VAGHELA,	GOVERNMENT PLEADER

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6075	MCA/2416/2017	15/01/2019	UMEDJI MANAJI MAKWANA,HEIRS AND LEGAL REPRESENTATIVES OF THE DECEASED PRUTHVSINH HAMIRSINH VAGHELA,BHARATSINH VAGHELA,MAHENDRASINH VAGHELA,GADAJI MANAJI THAKORE,HEIRS AND LEGAL REPRESENTATIVES OF THE DECEASED ISHWARBHAI RAMABHAI RABARI,JIVIBEN ISHWARBHAI RABARI,ASHA ISHWARBHAI RABARI,RAVI ISHWARBHAI RABARI,SANJAJI THAWRJI PANDOR,JAGATSINH KALUSINH CHAMPAWAT,HEIRS AND LEGAL REPRESENTATIVES OF THE DECEASED BACHUJI MADHAJI THAKORE,RAMESHJI THAKOR,KANCHANBEN THAKOR,BHALCHANDRA MUKUNDRAV CHAWAN	MS VIDHI J BHATT	SANDIPBHAI BHANUBHAI VASAVA,ANIL MUKIM,MAHESHKUMAR ISHWARLAL PATEL, SUPERINTENDING ENGINEER,MAHENDRAKUMAR JAMNADAS THAKKAR, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6076	MCA/2422/2017	27/12/2018	JAYSHRIBEN W/O. KANTIBHAI PADAYA AND D/O. DEVSHIBHAI NANJIBHAI NAGVADIYA,	MS CHETNABEN JOSHI,HCLS COMMITTEE	STATE OF GUJARAT,KANTILAL MANGABHAI PADAYA	GOVERNMENT PLEADER,PUBLIC PROSECUTOR,DS AFF.NOT FILED (N)
6077	MCA/2427/2017	31/08/2017	MAKRAJ NATHSUR SOMAT,	(MR MJ BUDDHBHATTI),SUJAY J ADESHRA	STATE OF GUJARAT,PRADIP SEJUL, THE DISTRICT SUPERINTENDENT OF POLICE	
6078	MCA/2428/2017	19/01/2018	KHUSBUBEN W/O BHARATBHAI VEKARIYA,	TATVDEEP J JANI,D K SHUKLA	BHARATBHAI SAVJIBHAI VEKARIYA,	NOTICE SERVED
6079	MCA/2429/2017	26/12/2018	HEIRS AND LEGAL REPRESENTATIVES OF DILIPBHAI THAKORBHAI DESAI,	MS.DILBUR CONTRACTOR	STATE OF GUJARAT,THENNARSAN, SURAT MUNICIPAL CORPORATION,HANSABEN AJITRAI DESAI,CHAITANYA @ CHETAN KISHORBHAI DESAI,HEMANTBHAI BHASKERBHAI DESAI,RAHULBHAI BHASKERBHAI DESAI,GEETABEN W/O LALITBHAI THAKOREBHAI DESAI,HARENDRAKUMAR LALITBHAI DESAI,PRASHANTKUMAR LALITBHAI DESAI	,MR DHAVAL G NANAVATI
6080	MCA/2430/2017	19/01/2018	AMRUTABEN DHARMESHBHAI PANCHASARA,	MS MEENA VYAS	DHARMESHBHAI ASHOKBHAI PANCHASARA,	TATVDEEP J JANI
6081	MCA/2435/2017	27/03/2018	GUJARAT CREDIT CORPORATION LTD,AMAM SHREYANSHBHAI SHAH	(MRS VD NANAVATI)	SITA RAM BADEJA, CHIEF MANAGER, PUNJAB NATIONAL BANK,,SITARAM BADEJA, PUNJAB NATIONAL BANK,	MS NALINI S LODHA
6082	MCA/2444/2017	24/01/2019	DHANJIBHAI CHHAGANBHAI CHUDASAMA,	MR DIVYESH SEJPAL	LAKHABHAI GOGANBHAI HUN,	MR DEEPAK P SANCHELA
6083	MCA/2445/2017	28/03/2018	TAKHATSINH ANPATSINH CHAUHAN,	MR BHARAT T RAO	PANKAJ KUMAR,,S.K. LANGA I.A.S.	GOVERNMENT PLEADER
6084	MCA/2447/2017	14/02/2019	JIGNA W/O RAVI AMRUTPURI GOSWAMI AND D/O JYANTIPURI GOSWAMI,	MR PRAKASH G PANDYA	RAVI AMRUTPURI GOSWAMI,	MR DK CHAUDHARI
6085	MCA/2452/2017	20/11/2018	ANVAR SATARBHAI KAKAL,	NABIL O BLOCH	SAMIR SARDA,	GOVERNMENT PLEADER
6086	MCA/2453/2017	12/04/2018	AFROZJAHA W/O ASLAMBHAI GULAMNABI VOHRA D/O,	Z L KHAN	ASLAMBHAI GULAMNABI VOHRA,STATE OF GUJARAT	NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR SADIK A ANSARI
6087	MCA/2456/2017	13/10/2017	RUCHIBEN D/O SHAILESHKUMAR CHIMANLAL SONI,	MR VILAS G GOSWAMY,VAIBHAV V GOSWAMY	HITESHKUMAR KISHORBHAI RAVAL,	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
6088	MCA/2459/2017	16/01/2019	BABUBHAI SAYEBABHAI DHANKIYA,	MR P C CHAUDHARI	RANGE FOREST OFFICER,	GOVERNMENT PLEADER
6089	MCA/2464/2017	17/01/2018	SURESH AMULAKH PATEL,DHARMESH KANAIYALAL PASI,SUNIL HARICHARAN SHARMA	MR HARISH K BAROT	RAJ KUMAR,M. A. NARMAWALA,CHETAN PARMAR,SHYAM GANATRA	,GOVERNMENT PLEADER
6090	MCA/2466/2017	11/02/2019	VASANTBHAI KHIMJIBHAI KANABAR,	TANNA ASSOCIATES	PANKAJ KUMAR,VIKRANT PANDEY,VIJAYBHAI VASANI	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6091	MCA/2475/2017	09/04/2018	RAJUBHAI PRABHAKARRAO NADURKAR,GOVIND OMKAR DHOTRE,BABU MAHADEV MARATHA,PRAKASH MARUTI	MR SP MAJMUDAR	VINOD RAI,	MR MAULIK G NANAVATI
6092	MCA/2477/2017	07/12/2017	URJA W/O SMIT ASHOKBHAI BHADJA AND D/O HARSUKHBHAI JIVRAJBHAI GHETIA,	MR.BHASH H MANKAD	SMITBHAI ASHOKBHAI BHADJA,	MR NIRAV C SANGHAVI
6093	MCA/2478/2017	12/01/2018	JASODABEN HARSHADBHAI RATHOD,	HCLS COMMITTEE,MS. MAYURI P CHAUHAN	HARSHADBHAI MANOJBHAI RATHOD,	MR NR KODEKAR
6094	MCA/2482/2017	08/01/2019	RAMESHBHAI CHANDUBHAI SOLANKI,	MS ASHLESHA M PATEL	RAJ GOPAL,STUTIBEN CHARAN,ASHWINBHAI BRAMBHATT	,MR MANISH J PATEL
6095	MCA/2483/2017	07/09/2017	RAMANBHAI VITHHALBHAI PARMAR,	MR. JAIMIN R DAVE	A.J. SHAH, COMMISSIONER,,	
6096	MCA/2487/2017	22/12/2017	SHANTILAL JOITARAM PATEL,	MR PRAVIN P PANCHAL	RUSHIKESHBHAI GANESHBHAI PATEL,	MR.KIRIT R CHAUDHARI
6097	MCA/2490/2017	12/12/2017	RUPALBA KALYANSINH KHUMANSINH GOHIL,	(MR MAHENDRA TRIVEDI)	RAVIRAJSINH SHIVUBHA JADEJA,	MR VIJAY H NANGESH
6098	MCA/2491/2017	19/12/2017	JAYSHALALGI D/O. LALGI TULSI WIFE OF ANANDKUMAR GAJJAR,	MR PATHIK M ACHARYA	REGIONAL PASSPORT OFFICER,,	KSHITIJ M AMIN
6099	MCA/2494/2017	14/10/2019	HIRALBEN W/O DHRUPALKUMAR MAHESHBHAI SHAH AND D/O INDRAVADAN PARIKH,	MR PARTHIV A BHATT	DHRUPALKUMAR MAHESHBHAI SHAH,	DS AFF.NOT FILED (R)
6100	MCA/2495/2017	04/12/2017	YAMINIBEN W/O RAMPRASAD SONI AND D/O DINESHBHAI SONI,	BHARGAV KARIA & ASSO	RAMPRASAD NATVARLAL SONI,	MR GAURANG K PATEL
6101	MCA/2497/2017	14/09/2018	BHAGWATIBEN ANKIT PANCHAL,	(MR SK BUKHARI)	ANKIT MANHARLAL PANCHAL,	MR SP MAJMUDAR
6102	MCA/2500/2017	14/03/2018	DILIPKUMAR LALJIBHAI KANPARIYA,JAISWINIBEN R. VYAS,PANDYA REKHABEN JAMNASHANKER,RATHOD CHANDRIKABEN HIRALAL,LINABEN KANTILAL MEHTA,HASINABEN JENUDINBHAI MAKAOA,RANJANBEN VASHRAMBHAI CHOPDA,ASHABEN PITHABHAI CHAVDA,VARSHABEN KESHAVRAV CHAUHAN,SUSHILABEN JAYANTILAL TRIVEDI,JIVABHAI BECHARBHAI MADHAD	MR MB PARIKH	M D CHUDASAMA, SHANSHANADHIKARI,MUKESHBHAI I JOSHI,B.M. CHAVDA - DIRECTOR	,GOVERNMENT PLEADER,MR UM SHASTRI
6103	MCA/2506/2017	14/09/2017	SHWETABEN D/O. BHAUMIKKUMAR HASMUKH PATEL D/O. NARENDRASINH HARISINH KATODARIYA,	CHIRAG A PRAJAPATI	MAHENDRASINH BAGADIYA, DSP,	
6104	MCA/2508/2017	06/10/2018	ALPANABEN LALLUBHAI PATEL,	VENU H NANAVATY	A. J. SHAH OR HIS SUCCESSOR IN OFFICE,	NOTICE SERVED
6105	MCA/2509/2017	24/11/2017	RATANBHAI KUBERBHAI PAGI,	MR YATIN SONI	B.M. MODI DIRECTOR OF AGRICULTURE DEPARTMENT,JITENDRA POWAL SECTION OFFICER OF AGRICULTURE DEPARTMENT,SANJAY PRASAD, THRO. AGRICULTURAL SECRETARY,ANIL MUKIM	GOVERNMENT PLEADER,NOTICE SERVED
6106	MCA/2519/2017	18/04/2018	RAJUBHAI VINUBHAI DATANIYA,	GIRISH K PATEL	K SHRINIVAS,AVANTIKA SINGH AULAKH	GOVERNMENT PLEADER
6107	MCA/2564/2017	20/11/2017	THAKOR BALAJI PRABHATJI,THAKOR RAJUJI AMBALAL,MAKWANA MAHOBJI UMEDJI,THAKOR KANUJI TAKHAJI,RATHAVA SURESHJI VAKTAJI,THAKORE POPATJI SHANKARJI,DINESHJI RAMESHJI THAKORE,THAKOR BHALAJI AATAJI,MUKESHJI VAKTAJI MARVADI,KIRANJI DHANAJI THAKORE	MR UT MISHRA	K.D. PATEL,D.B. SHROFF	GOVERNMENT PLEADER
6108	MCA/2565/2017	22/06/2018	NARESHBHAI BHIKHABHAI CHAVDA,	DWIJEN JOSHI	ANIL MUKIM(IAS),P.D. VAGHELA, COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER,NOTICE SERVED
6109	MCA/2566/2017	24/04/2019	BHUPENDRA KARSANDAS RAITHATHA,	MR TR MISHRA	BHARATBHAI DAMJIBHAI SORATHIYA - EXECUTIVE ENGINEER,	MR HS MUNSHAW
6110	MCA/2568/2017	21/11/2017	RAMESHBHAI VALLABHBHAI PANSURIYA,	MR GAURAV CHUDASAMA	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,,POLICE INSPECTOR,	GOVERNMENT PLEADER

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6111	MCA/2569/2017	06/12/2018	VIDHI D/O KISHORBHAI NAVNITLAL BHATT,	MS KRUTI J VORA	ANAND NARENDRAKUMAR RAVAL,	VYOM H SHAH
6112	MCA/2571/2017	08/07/2019	MALA ALLIAS PALAK VIJAYBHAI HARISINGANI D/O MAHESH SAHSANI,	MR. MANJIT A AHUJA,JAGAT V PATEL	VIJAY S/O HARESH HARISINGANI,	MAYANK R CHAVDA
6113	MCA/2588/2017	22/12/2017	NAGARBHAI GOVINDBHAI PATEL,	MR.CHIRAG B UPADHYAY	STATE OF GUJARAT,POLICE SUB INSPECTOR N M CHAUDHARY,POLICE INSPECTOR K H SURYAVANSHI	
6114	MCA/2589/2017	26/09/2017	SHIVDATT CHAMPAKLAL,	MR YUSUFKHAN PATHAN	HASMUKHKUMAR R. MODI, DISTRICT MAGISTRATE,EXECUTIVE MAGISTRATE , UNA,SUB REGISTRAR BIRTH AND DEATH,DISTRICT REGISTRAR	
6115	MCA/2591/2017	15/01/2018	KRUNALSINH BALVANTSINH GOHIL,	MS. KRUTI M SHAH	STATE OF GUJARAT,MAHENDRABHAI S PATEL,DEPUTY COLLECTOR, KAMREJ PRANT,,MR.RUPABHAI NATHUBHAI DAMOR,MR.MAHENDRABHAI MANIBHAI PATEL,VANKANEDA GRAM PANCHAYAT	,GOVERNMENT PLEADER
6116	MCA/2592/2017	13/09/2017	HIMANSHU GOVINDBHAI SHAH,	MR SP MAJMUDAR	JAGDISH UMAKANT PATEL,MUKUND KESHVABHAI PATEL,L.H. OF JITENDRA M PATEL,RAKSHABEN JITENDRABHAI PATEL,RUPAL R PATEL,NIPEN JITENDRABHAI PATEL,MAHESHBHAI HASMUKHLAL CHOKSI,JANKI JAGDISH PATEL	
6117	MCA/2594/2017	06/09/2018	ATUL RAJENDRABHAI ZAVERI,	TANNA ASSOCIATES	D.K.PAREKH, COMMISSIONER,	GOVERNMENT PLEADER
6118	MCA/2613/2017	21/12/2018	REKHABEN SHASHIKANT PATEL,JOY SHASHIKANT PATEL	TANNA ASSOCIATES	PUNAMCHAND PARMAR,	GOVERNMENT PLEADER
6119	MCA/2621/2017	21/09/2017	GANPATRAM KESHAVBHAI CHAUHAN,	MR NK MAJMUDAR	STATE OF GUJARAT,JAYANTI RAVI, COMMISSIONER,DISTRICT PANCHAYAT - AHMEDABAD	
6120	MCA/2627/2017	25/09/2019	ASHABEN VIJAYBHAI PARMAR,	MR JIGNESH L HAJARE	VIJAYBHAI RAMJIBHAI PARMAR,	REFUSED SERVED (R)(70)
6121	MCA/2628/2017	05/10/2017	SHIVPRASAD MULSHANKAR JOSHI,	MR YATIN SONI	J N SINGH CHIEF SECRETARY,ANIL MUKIN(IAS) CHIEF SECRETARY,P N RAO, DIRECTOR OF PENSION	GOVERNMENT PLEADER
6122	MCA/2629/2017	05/10/2017	BHASKAR S VORA,	MR YATIN SONI	J N SINGH,ANIL MUKIN(IAS),P N RAO, DIRECTOR OF PENSION,TREASURY OFFICER	GOVERNMENT PLEADER
6123	MCA/2648/2017	30/10/2017	ASHABEN W/O SACHINKUMAR CHUDASAMA D/O HARIBHAI BHAVANBHAI CHAVDA,	TORAL M RATHOD	SACHINKUMAR LAXMIDAS CHUDASAMA,	(MR KAMLESHWAR SINGH),MR VB KUNDAN SINGH,MR BRIJENDRA SINGH
6124	MCA/2653/2017	27/02/2018	SUMANBEN CHATURBHAI PATEL,	MR.DIVYESH G NIMAVAT	VIRENDRA YADAV,	GOVERNMENT PLEADER
6125	MCA/2656/2017	10/01/2018	PURIBEN GHANSHYAMBHAI SHAIKH,	MS RATNA VORA	PRADIPSINH GHANSHYAMSINH JADEJA, DISTRICT SUPERINTENDENT OF POLICE,	GOVERNMENT PLEADER
6126	MCA/2657/2017	11/01/2019	RAMESHBHAI KANTILAL PATEL,	MR BHARAT T RAO	AHMEDABAD MUNICIPAL CORPORATION,DEPUTY MUNICIPAL COMMISSIONER - WEST ZONE OFFICE,DEPUTY ESTATE AND TOWN DEVELOPMENT OFFICER - WEST ZONE OFFICE	NOTICE SERVED,MR DEEP D VYAS
6127	MCA/2658/2017	16/01/2019	NIHARIKA KESHAVLAL GHOGHARI,	MR PRATIK Y JASANI	UNION OF INDIA,NIMAL RANI	NOTICE NOT RECD BACK,KSHITIJ M AMIN
6128	MCA/2659/2017	25/09/2017	ARJANBHAI RUPSINH PARMAR,	MR PRATIK Y JASANI	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,SARPANCH MOTI KANTDI GRAM PANCHAYAT,GOPALBHAI GHANSHYAMBHAI PATEL,JASHVANTBHAI CAHNDRASINH CHAUHAN	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
6129	MCA/2660/2017	11/01/2019	MANOJKUMAR KANTILAL SALVI,	MR. JAINISH P SHAH	SOCIAL WELFARE DEPARTMENT.,DEVENDRA AMBALAL SALVI,STATE OF GUJARAT	,MR BHARAT JANI
6130	MCA/2662/2017	16/11/2017	HITESH BACHUBHAI PARMAR,	MS VIDHI J BHATT	KASHYAP VYAS,	GOVERNMENT PLEADER

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6131	MCA/2663/2017	05/12/2018	DASHRATHBHAI SOMABHAI PATEL,	DWIJEN JOSHI	P.K. TANEJA,P.K. TANEJA,J. N. BRAHMBHATT,P.N. RAOL	GOVERNMENT PLEADER,NOTICE SERVED
6132	MCA/2668/2017	03/10/2017	PATEL RAJUBHAI VISABHAI,PATEL JAYANTIBHAI MADHAVDAS	MR ANVESH V VYAS	INCHARGE POLICE INSPECTORSTATE OF GUJARAT,	GOVERNMENT PLEADER
6133	MCA/2670/2017	28/12/2017	PRATAPBHAI BECHARBHAI SOLANKI,	MS VINITA S VINAYAK	PRAVEENA D.K., I.A.S,M K SOLANKI, CHIEF OFFICER	,GOVERNMENT PLEADER
6134	MCA/2671/2017	16/03/2018	SHANKARBHAI DAHYABHAI PATEL,JAIRAMBHAI DAHYABHAI PATEL,THROUGH L.H.R. OF DECD. SOMABHAI ALIAS SATISHBHAI DAHYABHAI PATEL,NISHABEN SOMABHAI ALIAS SATISHBHAI PATEL,MINOR PRAGNABEN SOMABHAI ALIAS SATISHBHAI DAHYABHAI PATEL,ILABEN WD/O SOMABHAI ALIAS SATISHBHAI PATEL AND W/O MAHESHBHAI MAGNBHAI PATEL,KANTABEN DAHYABHAI PATEL,LAKSHMANBHAI JINABHAI PATEL,GANGABEN WD/O DAHYABHAI JINABHAI	MR. SAHIL M SHAH	LALITABEN D/O JINABHAI JIRAM W/O NAGINBHAI PARBHUBHAI,KASHIBEN D/O JINABHAI JAIRAMBHAI,THROUGH L.H.R. OF LATE CHHAGANBHAI GOPALBHAI,PARVATIBEN WD/O CHHAGANBHAI GOPALBHAI,SURESHBHAI CHHAGANBHAI PATEL,VIJAY CHHAGANBHAI PATEL,THROUGH L.H.R. OF LATE HANSJIBHAI GOPALBHAI PATEL,LAXMIBEN WD/O HANSJIBHAI GOPALBHAI PATEL,PUSHPABEN HANSJIBHAI GOPALBHAI PATEL,USHABEN HANSJIBHAI GOPALBHAI PATEL,CHAMPAKBHAI HANSJIBHAI GOPALBHAI PATEL,GEETABEN HANSJIBHAI GOPALBHAI PATEL,NANUBHAI GOPALBHAI PATEL	,MR MEHUL H RATHOD,MR RIDDHESH TRIVEDI
6135	MCA/2677/2017	15/04/2019	KARUNABEN L. SOLANKI,	MR ISHAN MIHIR PATEL,MR C P CHANIYARA	STATE OF GUJARAT,KUNDAR P. DESAI, DEPUTY SECRETARY	GOVERNMENT PLEADER
6136	MCA/2678/2017	06/07/2018	ATULBHAI KRUSHNAVADAN MEHTA,	MR PRATIK Y JASANI	DR. RAJIVKUMAR GUPTA,DIPAK K. PARIKH	NOTICE SERVED
6137	MCA/2679/2017	22/01/2018	BHUPATBHAI BHIKHBHAI BARIYA,	MR RATHIN P RAVAL	STATE OF GUJARAT,PRINCIPAL CHIEF CONSERVATOR OF FOREST,RANGE FOREST OFFICER,RANGE FOREST OFFICER,DEPUTY FOREST OFFICER	GOVERNMENT PLEADER
6138	MCA/2680/2017	26/03/2019	ASHISH INDUSTRIES THROUGH PARTNER,	MR NIRAV C THAKKAR	VIKRANT PANDE, COLLECTOR,P.R. JANI DEPUTY COLLECTOR PRANT-2,M.C. VAGHELA,K.H. KHANPARA	NOTICE SERVED
6139	MCA/2686/2017	20/03/2018	JAYANTIBHAI DHAYABHAI PATEL,YASHWANT RAMJIBHAI PATEL,ASHOKBHAI DHARAMSHI PATEL,SURENDRABHAI LAKHUBHAI PATEL,HANSRAJBHAI KARSANBHAI PATEL,SHANKARBHAI MULJIBHAI PATEL,MAHESHBHAI DANABHAI PATEL,LATE. MANJIBHAI RANCHOODBHAI PATEL,SUMITRABEN JAYANTIBHAI PATEL,RAJENDRABHAI HIRALAL KHATRI,REKHABEN RAMANBHAI PANCHAL,RAMANBHAI NATWARBHAI PANCHAL,YOGESHBHAI RAMANBHAI PANCHAL,KIRITKUMAR VADILAL THAKKAR,MAVJIBHAI MUDJIBHAI PATEL,VIRJIBHAI MULJIBHAI PATEL,DHARAMSHIBHAI PREMJIBHAI PATEL,PARVATIBEN PREMJIBHAI PATEL,LAKHUBHAI LADHABHAI PATEL,DHEERAJBHAI KARAMSINGHBHAI PATEL,DANABHAI LADHABHAI PATEL,CHUNILAL LALJIBHAI PATEL,VELJIBHAI LALJIBHAI PATEL,LATE RAMJIBHAI PATEL,DEVIKABEN RAMJIBHAI PATEL,LAXMICHAND BHEMACHAND PANCHAL,URMILABEN LAXMICHAND PANCHAL,JAYANTIBHAI LALJIBHAI PATEL,KUNAL HASMUKHLAL CHOPRA,MEHUL HASMUKHLAL CHOPRA (DELETED),VAISHALIBEN UDAYKUMAR BARBHAYA,SHUSHILABEN LALJIBHAI PATEL,BINABEN DIPAKBHAI PATEL,DIPAKBHAI CHOTUBHAI PATEL	DELETED,MR PRAVIN P PANCHAL	STATE OF GUJARAT,CHIEF TOWN PLANNER,AHMEDABAD MUNICIPAL CORPORATION,DEPUTY TOWN DEVELOPMENT OFFICER,CHIEF CITY PLANNER,RAJANIBHAI MAKWANA (PURPOTED SECRETARY OF ANTISAR CO-,BABUBHAI BECHARBHAI PRAJAPATI,KUNJANBA MAYURSINH JADEJA,SAROVAR PROCAM LTD., LIMITED LIABILITY PARTNERSHIP FIRM	,(MR MB GANDHI),MR MANAV A MEHTA,MR CHINMAY M GANDHI,RUSHABH H SHAH
6140	MCA/2687/2017	02/02/2018	ARCHANABA GAJUBHA JADEJA W/O JASPALSINH RANA,	MR DIVYESH SEJPAL	JASPALSINH LAKHDHEERSINH RANA,	MR MAHESH K POOJARA
6141	MCA/2688/2017	17/10/2019	BINDUBEN MAHESHBHAI PATEL D/O ARVINDBHAI HIRALAL PATEL,	MR.KISHORE PRAJAPATI	PATEL MAHESHBHAI KANTILAL,	MR RB THAKOR

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6142	MCA/2690/2017	18/12/2017	A.D. CHAUDHARI,	MR VAIBHAV A VYAS	ANIL MUKIM, IAS,	NOTICE SERVED
6143	MCA/2697/2017	20/09/2019	DARSHINI VIJAY MEHTA D/O VINODBHAI RAVAL,	MR DIPAN DESAI,DR VENUGOPAL H PATEL	VIJAY RAMESHBHAI MEHTA,	MR TANMAY B KARIA
6144	MCA/2701/2017	22/03/2018	SURESHBHAI S TRIVEDI,	MS MAMTA R VYAS	SURJIT GULATI,VEDANT PANDYA	GOVERNMENT PLEADER,MR AD OZA
6145	MCA/2703/2017	23/01/2018	PRAVINBHAI RAMBHAI PATEL,	MR HR PRAJAPATI	SUSHIL CHANDRA,	
6146	MCA/2705/2017	27/12/2018	MEHULKUNVARBA DEVENDRASINH RATHOD D/O DOLATSINH LAXMANSINH VIRPURA,	MR.KARANSINH SOLANKI	DEVENDRASINH KHUMANSINH RATHOD,	NOTICE SERVED BY DS
6147	MCA/2707/2017	12/01/2018	VILASBEN DASARATHSINH CHAUHAN,KADUSINH LAXMANSINH CHAUHAN,BAJUBA KADUSINH CHAUHAN,NIKITABEN DASARATHSINH CHAUHAN,MINOR LOKENDRASINH DASARATHSINH CHAUHAN,MINOR HEMRAJSINH DASARATHSINH CHAUHAN	(CHETANKUMAR K SHAH)	MANORBHAI DEVABHAI PATEL,ICICI LOMBARD GENERAL INSURANCE CO LTD,JAYDIPSINH KADUSINH CHAUHAN,BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	NOTICE SERVED BY DS,MR. RAHUL R DHOLAKIA
6148	MCA/2712/2017	03/11/2017	JORAVARSINH HAMIRSINH CHAMPAVAT,	MR VAIBHAV A VYAS	SANJAY PRASAD,ANIL MUKIM,NALIN B. UPADHYAY	GOVERNMENT PLEADER
6149	MCA/2717/2017	03/10/2017	SHRICHAND CHELARAM MULCHANDANI,	MR P P MAJMUDAR	STATE OF GUJARAT,P. A. ARYA,RAJENDRASINH CHUDASAMA,ABHAY CHUDASAMA	
6150	MCA/2725/2017	19/01/2018	RUTVIBEN W/O SANKETBHAI RAVAL D/O RAMESHBHAI SHANKARBHAI,	MR BHAVESH B SARODE	RAVAL SANKETKUMAR JAYDEVBHAI,	MR JIGAR D DAVE
6151	MCA/2728/2017	09/04/2019	MAHAMMAD SAKIR ABDULRAHIM GODHARAWALA,	MR DILIP B RANA,HEENA D RANA	MUKESHKUMAR MUNICIPAL COMMISSIONER,LAVANYA, DY.MUNICIPAL COMMISSIONER(ADMINISTRATIVE)	MR HS MUNSHAW
6152	MCA/2729/2017	21/01/2019	CHAMPAKLAL PARMANAND SHAH,	MR MANOJ SHRIMALI	STATE OF GUJARAT,DIRECTOR,SECRETARY,SECRETARY	GOVERNMENT PLEADER
6153	MCA/2732/2017	23/02/2018	PRIYANKA W/O RAJU ALIAS RAJESH KATARMAL,	MR PM LAKHANI,MR NITAL M DHRUVE,MRS R P LAKHANI,DHWANI P LAKHANI	RAJU ALIAS RAJESH MANJI KATARMAL,	MR PREMAL S RACHH
6154	MCA/2735/2017	22/11/2017	NARMADASHAKAR DAHYALAL JOSHI,NAGARBHAI PRABHUBHAI BHATTSANA,SANGABHAI BOGHABHAI JATAPARA,KARSANBHAI MERAMBHAI CHAUHAN,RAVATBHAI LAKHABHAI GALCHAR,HARJIBHAI MOTIBHAI RANGPARA,LALJIBHAI KATHADBHAI GALCHAR,SITARAM JANKIDAS KUBAVAT,VAGHJIBHAI LAKHABHAI DERVALIYA,KESHURAM SITARAM GONDALIYA,NARANBHAI UKABHAI NANGAR	MR VK JOSHI	SURJIT GULATI,RAJ GOPAL,NILESH C MUNSHI, SECRETARY AND ITS SUCCESSOR IN HIS OFFICE,M J LALKIYA, EXECUTIVE ENGINEER AND ITS SUCCESSOR IN HIS OFFICE	,MR DIPAK R DAVE
6155	MCA/2737/2017	29/11/2017	KANABHAI SHEFABHAI AALGOTAR,	MR. VISHAL P THAKKER	STATE OF GUJARAT,	GOVERNMENT PLEADER
6156	MCA/2740/2017	29/06/2018	VALKUBHAI JIVABHAI GOVALIYA,	JUCKY LUCKY CHAN	STATE OF GUJARAT,P N VAGHELA, POLICE INSPECTOR,POLICE COMMISSIONER	GOVERNMENT PLEADER
6157	MCA/2741/2017	28/12/2018	PATEL CHHATRASINH GOKALBHAI,	MR KB PUJARA	MUKESHBHAI NARANBHAI PATEL,M.I. JOSHI,SUNAINA TOMAR,,HITESHBHAI CHATURBHAI PATEL	MR HS MUNSHAW
6158	MCA/2743/2017	10/08/2018	DIPIKABEN VIJAYKUMAR CHAUHAN D/O GANJENDRADAS GOKULDAS CHAUHAN,	MR. BHAVIK P SHAH	VIJAYKUMAR ISHWERBHAI CHAUHAN,	MS DIPMALA S DESAI
6159	MCA/2748/2017	04/12/2017	JERAMBHAI PARSHOTTAMBHAI THESIYA,	MR JITENDRA H SINGH	STATE OF GUJARAT,JAGDISH MOHANBHAI PATEL, DISTRICT SUPERINTENDENT OF POLICE,,N. D. SOLANKI, CIRCLE POLICE INSPECTOR,,POLICE SUB-INSPECTOR,,DEPUTY INSPECTOR GENERAL,,DIRECTOR GENERAL OF POLICE,	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6160	MCA/2750/2017	17/01/2018	SHRIMALI GAURISHANKAR KHANDAS,DARAIYA SAJID SATARBHAI,GOHIL YOGENDRASINH ANIRUDDHSINH,RAVAL SAMIRKUMAR HARGOVINDBHAI,GURBANI PARMANAND FAGUNMAL,VYAS ASHISHKUMAR KISHORBHAI,OZA AJAY JAYSHANKAR,ROHIT SHALIESH AMBALAL,JOSHI DEVANG PRAVINCHANDRA,TRIVEDI DHARMESH DIPAKBHAI,JOSHIG HITESH KUMUDCHANDRA,BARAIYA VIKRAM SHASHIBHAI,BHATT ALPESH KANAIYALAL,JOGDIYA PRAVINKUMAR DEVSIBHAI,SORATHIYA PARESHBHAI SHANTIBHAI,SHRIMALI BABULAL DALCHHARAM,BHANUSHALI JITESH ASHOKKUMAR,KURESHI ALTAF BABUBHAI,GADHIYA SHASHIKANT BHARATBHAI,GARG PRAGNESHKUMAR KIRTILAL,UPADHAYAY TUSHARBHAI BHARATBHAI,JOSHI KISHAN JAYANTILAL,JADAV SURESH HAKUBHAI,JOSHI BHAVESHKUMAR ANANTRAI	MS HARSHAL N PANDYA	ILESH VORA, SECRETARY AND RLA,P.R. PATEL,J.J. PANDYA	,LAW OFFICER BRANCH,MR HEMANG M SHAH
6161	MCA/2751/2017	23/09/2019	SHILPABEN D/O KARSANBHAI VAGHRI,	DARSHIT R BRAHMBHATT	AJAYBHAI MANOJBHAI VAGHRI,	MR NIRAV C THAKKAR
6162	MCA/2764/2017	05/03/2018	URVI NARENDRA DAVDA W/O HIREN DILIPKUMAR THAKKAR,	(MR SANDEEP N BHATT),MS SONAL S BHATT	HIREN DILIPKUMAR THAKKAR,	MR AR THACKER
6163	MCA/2779/2017	24/01/2019	HARISH DEVJIBHAI HALAI (PATEL),	VIRAL K SHAH	JAGDISH DEVJI HALAI,KANTABEN JAGDISH HALAI,DEVJI KANJI HALAI,JOINT CHARITY COMMISSIONER,,DEPUTY CHARITY COMMISSIONER,,JADAVJI KARSAN DABASIYA,PREMILABEN JADAVJI DABASIYA,RAMJI LALJI PINDORIYA,JASUBEN RAMJI PINDORIYA	,NOTICE SERVED
6164	MCA/2780/2017	01/05/2018	NIHARIKABEN MANUBHAI PATEL,	MR ANVESH V VYAS	PATEL NIKUNJ JAYANTILAL,	NOTICE SERVED BY DS
6165	MCA/2782/2017	15/11/2017	PATEL PINAKIN CHANDRAKANT,	MR. BK. RAJ	SAURABH TOLAMBIA,YASHVANTRAO RAJARAM CHAUHAN	
6166	MCA/2793/2017	06/02/2019	SHRI BHARATKUMAR NANDLAL KEVALRAMANI,	CHETAN D KARIYA,ALPESH D ARYA,ANILKUMAR N MUNDRA	ARCHABEN ALIAS GEETABEN KEVALRAMANI W/O BHARAT NANDLAL KEVALRAMANI AND,	
6167	MCA/2800/2017	12/02/2020	SHREE UMIYA F - TECH MACHINES,	MR YJ TRIVEDI	NIKHIL NIRANJAN SHAH,NIRAVBHAI NIRANJANBHAI SHAH,BAKULESH KISHORBHAI SUTHARIA	MR VIRENDRA R PATEL
6168	MCA/2803/2017	08/03/2019	PRAFULBHAI VIRABHAI VIRDA,	MR MUKESH H RATHOD	HASMUKHBHAI JOITABHAI PRAJAPATI,BIJALKUMAR ARJANBHAI MARU,KRISHNA PRATAPSINGH(K.P SINGH),AMRUTLAL GANGARAMBHAI MARVANIYA	,NOTICE SERVED,MR HS MUNSHAW
6169	MCA/2806/2017	12/01/2018	DARJI DIPIKABEN VARUNBHAI D/O PRAKASHBHAI GOVINDBHAI,	MR PRATIK B BAROT	DARJI VARUNBHAI GOVINDBHAI,	NOTICE SERVED
6170	MCA/2808/2017	29/01/2019	TARAPUR SEVA SAHAKARI MANDALI LTD,	MR CP CHAMPANERI	STATE OF GUJARAT,REENA B PATEL, DISTRICT REGISTRAR	,NOTICE SERVED BY DS
6171	MCA/2809/2017	07/12/2018	BHAVNABEN SATISHCHANDRA PATEL,	MS MAMTA R VYAS	STATE OF GUJARAT,SUNAYANA TOMAR,NAISHADHBHAI MAKWANA	GOVERNMENT PLEADER
6172	MCA/2812/2017	22/03/2018	RAMANBHAI RAYSINGBHAI VADI,RAMILABEN RAMNBHAI VADI	(CHETANKUMAR K SHAH)	ARJUNBHAI KANTIBHAI ZALA,HITESHBHAI SANTILAL PANCHAL,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MR TANMAY B KARIA
6173	MCA/2813/2017	22/03/2018	SAVITABEN NARANBHAI DAMOR,MINOR ASHWIN NARANBHAI DAMOR,MINOR DEEPAK NARANBHAI DAMOR,LADUBEN RUMALBHAI DAMOR	(CHETANKUMAR K SHAH)	DALABHAI SAMBHUBHAI BARIYA,MOTIBHAI UDABHAI PAGI,SHREE RAM GENERAL INSURANCE COMPANY LTD	MR RATHIN P RAVAL,MR A A ZABUAWALA,MS. KHUSHBU S SHAH

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6174	MCA/2817/2017	22/12/2017	GUJARAT FOREST PRODUCES GATHERERS AND FOREST WORKERS UNION,	MR KRUNAL D PANDYA	ARVIND AGRAVAL,KULDEEP GOHIL,,CHIEF CONSERVATOR FORESTS,ANSUMAUN OR HIS SUCCESSOR,,M P MEVADA,S J PANDIT OR HIS SUCCESSOR,,R. D. KAMBOJ OR HIS SUCCESSOR,	GOVERNMENT PLEADER
6175	MCA/2818/2017	21/06/2018	ABDULKARIM AHMEDJI CHHIPA S/O.LATE BAI FATIMA AHMADJI,CHANDRAKANTBHAI KANTILAL RANA	MR DIPAN DESAI	MUKESH KUMAR COMMISSIONER,PANKAJ KUMAR, SECRETARY	,MR DEEP D VYAS
6176	MCA/2819/2017	26/03/2018	KETKI DIGANT TRIVEDI,	SHIVANI RAJPUROHIT	SHRI L. CHUANGO (IAS),	GOVERNMENT PLEADER
6177	MCA/2824/2017	12/01/2018	SHRADDHA D/O NITINHAI SAMALDAS DESANI,	MR HARSHEEL D SHUKLA	HITESHBHAI PUNITDAS SARPADIYA,	NOTICE SERVED
6178	MCA/2825/2017	20/11/2017	AMBALAL PREMABHAI ROHIT,	MR NK MAJMUDAR	HARPALSINH AJITSINH RATHOD,M. P. PAWAR	
6179	MCA/2826/2017	12/03/2019	RAJENDRAKUMAR A BAROT,	MS HARSHAL N PANDYA	SATISH A. PATEL - DISTRICT COLLECTOR,	GOVERNMENT PLEADER
6180	MCA/2828/2017	13/02/2019	PATEL DIMPAL NATUBHAI,PATEL KALAVATIBEN NATWARLAL	MR KB PUJARA	SUNAINA TOMAR, IAS,,J. D. DESAI, IAS, DIRECTOR OF SCHOOLS,,MAHESHBHAI I. JOSHI,RAMESHBHAI S. UPADHYAY,RAMESHBHAI S. UPADHYAY,ASHWINKUMAR SHIVSHANKAR JOSHI, PRESIDENT,MEHTA SHAILESHKUMAR POPATLAL,PATEL DHIRAJKUMAR NARABHAI	,NOTICE SERVED,MR MANISH J PATEL
6181	MCA/2829/2017	09/07/2018	JATUBHA MANGALSINH RANA,	MR SAMIR B GOHIL	ARVIND AGRAWAL,A.P SINGH,D.J. PANDYA	NOTICE SERVED
6182	MCA/2833/2017	13/12/2018	NILESH KANTILAL PATEL,	MR. BK. RAJ	JAYSHREEBEN RAKESHKUMAR SHAH,	MR VISHAL C MEHTA,MR. AAMIR S PATHAN
6183	MCA/2840/2017	01/11/2017	RAJUBHAI ISHWARBHAI PATEL,	MR. BK. RAJ	SAURABH TOLUMBIA,YASHVANTRAO RAJARAM CHAUHAN	
6184	MCA/2841/2017	01/03/2019	PATEL SUNILKUMAR PUNJABHAI,PATEL PUSHPABEN PARSHOTTAMDAS,PATEL KAMLESHKUMAR ISHWARBHAI,JAYSHREEBEN BALDEVBHAI,PATEL MAHESHKUMAR ISHWARBHAI,PATEL NIKHILKUMAR ISHWARLAL,CHENVA AMRUTBHAI PRABHUBHAI	MS VIDHI J BHATT	STATE OF GUJARAT,J.D.DESAI,PRAKASHBHAI K. PATEL, PRESIDENT,,R.S.UPADHYAY (IN CHARGE),A.P.ZALA	,NOTICE SERVED
6185	MCA/2854/2017	16/01/2019	VIVEK VAGISHDUTTA SHUKLA,	MR SAVAN N PANDYA,MR JINESH H KAPADIA	RAJENDRASINH MANHARSINH JHALA,LAXMIPRIYA DEI,ANUP B THAKAR,KALPANA S PATEL	,MR DG SHUKLA
6186	MCA/2856/2017	24/06/2019	VAHUNIYA KANUBHAI CHUNABHAI,GARSIYA RAJESHBHAI KALIYBHAI,PARMAR KARANSINH LALCHANDBHAI,BHURIYA RAJUBHAI KESHAVBHAI	MR DP JOSHI	STATE OF GUJARAT,STATE OF GUJARAT,JAYANTI S. RAVI, COMMISSIONER OF HEALTH,DISTRICT PANCHAYAT AT DAHOD,,SHUSHMABEN AGRAVAL, CHAIRMAN DISTRICT PANCHAYAT SERVICES SELECTION COMMITTEE DAHOD	,NOTICE SERVED,MAHAVIR M GADHVI
6187	MCA/2866/2017	19/02/2019	THAKORE BUDHAJI BHALAJI,	BHOOMI M THAKORE,MR. HARSH K THAKAR	SATISH PATEL, COLLECTOR,VASHUMATIBEN D PATEL, SARPANCH,A K JOSHI, MAMLATDAR	,GOVERNMENT PLEADER,MR MP PRAJAPATI
6188	MCA/2869/2017	09/01/2018	PARMAR MILANBHAI MADHUBHAI,GORI TOSHIFBHAI ANWARBHAI,VAGHELA RITABEN DEVAJIBHAI,JHALA CHETANSINH JITUBHAI,CHAUHAN KAMLESHKUMAR DANABHAI,SAVDHOR VISHNUBHAI VIRABHAI,CHAUHAN ALTAF RAJAKBHAI	MR HJ DHOLAKIA	RAJ GOPAL, IAS,MONA KHANDHAR, IAS,B P SUDANI, DIRECTOR	,GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6189	MCA/2871/2017	03/04/2018	PARTH ANANTRAY BRAHMBHATT,	MR PA JADEJA,PRERAK P OZA	SHWETA PARESHBHAI DAVE, PRINCIPAL,	GOVERNMENT PLEADER
6190	MCA/2872/2017	03/04/2018	GAYATRI RAMESHBHAI PRAJAPATI,	MR PA JADEJA,PRERAK P OZA	NURRUDIN D. HAJIYANI, PRINCIPAL,	GOVERNMENT PLEADER
6191	MCA/2873/2017	15/12/2017	NANCY ASHUTOSH DAVE,	(MR VIVEK N MAPARA)	ASHUTOSH DILIPKUMAR DAVE,	VIVEK R TRIVEDI

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6192	MCA/2874/2017	24/01/2019	NOSHIR KAVASJI SABAWALA,	MR VISHAL T. PATEL	CAVASJI JAHAGIR NAVSARI JARTHOSTI MADRESSA TRUST,NEVIL DARA DEBU,JIMI BARJHORJI GARDA,RUMI NOSHIR JADA,PARIZAD ADIL ANKLESHWARIYA,SOHRAB ARDESHAR VAKHARIA,SORABJI BARJORJI GARDA COLLEGE TRUST,DARA KEKHSARU DEBU,KERSI KEKHSARU DEBU,YAJDI JAHAGIR KASAD,ZUBIN FIROZ BHARDA,DINSHA BARJORJI GARDA,JAL BARJORJI GARDA,HORMAZ FIROZ AVARI,DADABHAI KAVASJI TATA HIGH SCHOOL,KHUSHRU JIMMY GARDA,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER,MANAGER, D M GAJJAR,SHAHENAZ TODIWALA,DINA CHAMPANERI,MAHADEV A DESAI,REGISTRAR,COMMISSIONER OF HIGHER EDUCATION (COLLEGES),JOINT CHARITY COMMISSIONER	,MR SP MAJMUDAR
6193	MCA/2886/2017	05/12/2017	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,MAMLATDAR AND ALT, GANDHINAGAR	
6194	MCA/2890/2017	27/09/2019	RINKUBEN D/O RAMESHBHAI PARMAR W/O VIJAYBHAI DHIRUBHAI CHAUHAN,	AMRITA A PATEL	VIJAYBHAI DHIRUBHAI CHAUHAN,	MR HEMANT B RAVAL
6195	MCA/2897/2017	21/12/2018	HEART HOUSE HOTEL PVT. LTD.,	MR HARSH N PAREKH	PANKAJ KUMAR, STATE OF GUJARAT,VIKRANT PANDE, COLLECTOR,PRAGNESH R JANI, DEPUTY COLLECTOR,S. J. HAIDER, SECRETARY,	GOVERNMENT PLEADER
6196	MCA/2898/2017	24/04/2018	SANJAYKUMAR MANILAL PATEL,	MR HJ DHOLAKIA	ANUPAN ANAND,MANISHA CHANDRA,YASHWANTKUMAR DAYASHANKAR SHRIVASTAV	GOVERNMENT PLEADER
6197	MCA/2902/2017	16/01/2019	GABHABHAI REVABHAI CHAMAR (PARMAR),CHAMAR JIVANBHAI GABHABHAI,CHAMAR KISHORBHAI GABHABHAI,THAKOR HIRAJI CHHAGANJI,THAKOR MANKAJI BAPUJI,PATEL BABUBHAI KALIDAS,PATEL KANUBHAI KALIDAS,PATEL VINODBHAI KALIDAS,PATEL VIJAYBHAI SHIVDAS,PATEL ISHWARBHAI HARGOVANDAS,PATEL PANKAJKUMAR ISHWARBHAI,PATEL BABUBHAI NARANDAS,PRAJAPATI MANGALBHAI JAGABHAI,PATEL AMRUTBHAI NARANDAS,PATEL SANDIPBHAI KALIDAS,PATEL SURESHBHAI JOITARAM,THAKOR ARJANJI SOMAJI,THAKOR RAMANJI KALAJI,THAKOR JESANGJI VIRAMJI,RABARI MALJIBHAI CHUNDABHAI,THAKOR RAJUJI GABHAJI,RABARI ODHARBHAI DEVJIBHAI,PATEL KAILASHBEN AMBALAL,THAKOR JAVANJI PUNJAJI,THAKOR DHIBAJI MAFAJI,THAKOR KACHARAJI KESHAJI,THAKOR PRAHALADJI MOTIJI,THAKOR VIRAMJI KARAJI,SHAHARBHAI GELABHAI RABARI,THAKOR ASHOKJI BHALAJI,THAKOR BHAVANJI PUNJAJI,THAKOR KHODAJI JESHANGJI	MR AJ YAGNIK	C. V. SAMRAT,,S. R. PARMAR, EXECUTIVE ENGINEER (CONSTRUCTION),N. P. MAHESHWARI, CHIEF ENGINEER (PROJECT)	NOTICE SERVED,MR SP HASURKAR
6198	MCA/2904/2017	26/03/2018	ARTI SHANKERLAL RAVAL,	MR PANKAJ S CHAUDHARY	DINESH DASA, CHAIRMAN,L CHUAUNGO, IAS,	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
6199	MCA/2906/2017	18/06/2019	GUJARAT INDUSTRIAL SECURITY FORCE SOCIETY,	MS VACHA J NANAVATI	RAMESHBHAI B. MAKWANA,	MR AMRESH N PATEL
6200	MCA/2912/2017	08/01/2018	DHANRAJ LAXMANBHAI VAKODE,	MR MS TRIVEDI	A.K. SINGH ASSISTANT DIRECTOR GENERAL OR HIS SUCCESSOR,,SUNILKUMAR MISHRA GENERAL MANAGER OR HIS SUCCESSOR,M.M.SAIYED ASSISTANT GENERAL MANAGER (ESTT.) OR HIS SUCCESSOR	
6201	MCA/2913/2017	13/03/2018	MALDEBHAI BHAYABHAI KATARIYA,	MR. ZALAK B PIPALIA	MANOJ AGRAWAL,NILESH JANGAADIYA	

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6202	MCA/2915/2017	20/11/2017	SHABIRKHAN REHMANKHAN PATHAN,	MR NK MAJMUDAR	SANDIPSINH,	
6203	MCA/2918/2017	30/11/2017	SHANKERLAL CHHAGANLAL MAKWANA,		PANKAJKUMAR,AALOKKUMAR,K V VYAS,J N SHAH,RAMSINH PASAYA,SURESH K MENAT,DEVJIBHAI BHANABHAI MAKWANA,PRAVINBHAI KHUSALBHAI MAKWANA,M.Y.DAXINI,	
6204	MCA/2919/2017	07/12/2017	ADITI SHALIN MEHTA,	MR HEMANG M SHAH	UMEDBHAI PATEL, MANEKBAUG CO.OPERATIVE HOUSING SOCIETY LIMITED,MANISH SHAH, MANEKBAUG CO.OPERATIVE HOUSING SOCIETY LIMITED,MUKESHKUMAR, AHMEDABAD MUNICIPAL CORPORATION,DEVANG JITENDRA SAHA, MANAGER M/S PARSHVA CORPORATION	NOTICE SERVED BY DS,REFUSED SERVED (N)(10),MS MEGHA JANI,MR SATYAM Y CHHAYA
6205	MCA/2920/2017	13/10/2017	KANUBHAI KALYANBHAI RABARI,	MR JAYANT P BHATT,MR JEET J BHATT	SHRI RAJIVKUMAR GUPTA,DINESHKUMAR KANJIBHAI PAREKH,ANIL MUKIM	
6206	MCA/2922/2017	02/11/2017	MUKESHBHAI LAXMIDAS VAID,	MR JAYANT P BHATT,MR JEET J BHATT,ADITYA D DAVDA	DINESH N. PATEL,PRADIP SEJUL,RAHUL TRIPATHI,SAMIR H. SARADA	
6207	MCA/2923/2017	02/11/2017	MUKESHKUMAR LAXMIDAS VAID,	MR JAYANT P BHATT,MR JEET J BHATT,ADITYA D DAVDA	DAYABHAI N PATEL,PRADIP SEJUL,RAHUL TRPATHI	
6208	MCA/2924/2017	21/12/2017	BHANUBHAI NATHABHAI DABGAR,	MR M T SAIYAD	S.A. CHAVDA, ACCOUNT OFFICER,	GOVERNMENT PLEADER
6209	MCA/2940/2017	08/01/2019	SOMABHAI BAKORBHAI RAJPUT,REVABEN BAKORBHAI RAJPUT,SURAJBEN RAVJIBHAI RAJPUT,MANJULABEN RAVJIBHAI RAJPUT,CHAMPABEN MAHENDRABHAI RAJPUT,RAMESHBHAI MAHENDRABHAI RAJPUT,MANHARBHAI MAHENDRABHAI RAJPUT	MR HRIDAY BUCH	PANKAJ KUMAR,P. BHARATI,R. B. PARMAR - MAMLATDAR	,NOTICE SERVED
6210	MCA/2941/2017	02/11/2017	DIWALIBEN RAVJIBHAI PRAJAPATI,	MR. HEMAL SHAH	DHIRAJLAL N GHODASAR,COMMISSIONER.	
6211	MCA/2942/2017	03/12/2018	ABDUL GAFUR MAMAD KATIAR,FARIDBAI MAMAD LATIYAR,KULSUMBEN MAMAD KATIYAR,HAFIDABAI MAMAD KATIYAR	MR. EKRAMA H QURESHI	COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,ABHISHEK DAMJIBHAI PATEL	,GOVERNMENT PLEADER
6212	MCA/2944/2017	28/06/2018	FULIBEN WD/O NATVARBHAI MAGANBHAI PATEL,SHOBHNABEN NATVERBHAI PATEL,BHARATBHAI NATVERBHAI PATEL,BHARTIBEN NATVERBHAI PATEL	MR VA MANSURI	ANKITBHAI KARSHANBHAI ZALA,EXECUTIVE ENGINEER,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,OFFICE OF JILLA SAHAYAK NIRIKSHAK,KESHAVLAL LALLUBHAI PATEL	,MR HS MUNSHAW,MS HARSHAL N PANDYA
6213	MCA/2948/2017	10/01/2018	RATHOD PARULBA RAJUSINGH,	MS G R VIJAYALAKSHMI	STATE OF GUJARAT,M I JOSHI, DIRECTOR OF PRIMARY EDUCATION,RAMJIBHAI KHOKHARIYA, PRINCIPAL - ZARDA PRIMARY SCHOOL	,GOVERNMENT PLEADER
6214	MCA/2955/2017	20/11/2018	ANANDBHAI PARSHOTAMDAS SARIYA,	MR ND SONGARA	LAKHABAHI GOGANBHAI HUN,PRABHAKER K. BARVAT, REGIONAL DIRECTOR OF MUNICIPALITY	NOTICE UNSERVED,MR DEEPAK P SANCHELA
6215	MCA/2956/2017	24/01/2019	UKABHAI SURABHAI MAKWANA,LAXMIBEN NATHABHAI VAGHELA,RAMBHAI BHIKHABHAI MAKWANA,HARIBHAI KHODABHAI MAKWANA,PUNABHAI PANCHAHAI MER	BHARGAV KARIA & ASSO	SUJIT GULATI,,G. K. SINHA,,VINOD RANJAN,PANKAJ JOSHI,KALUBHAI VALABHAI, DEPUTY ENGINEER,K. A. GANDHI OR HIS SUCCESSOR IN OFFICE,,HIMMATLAL RATIBHAI JAVIA	,MR SP HASURKAR
6216	MCA/2959/2017	15/02/2018	MAHESH CHHABRIA,	MR AD OZA	ANJU SHARMA,K. K. NIRALA,L M COLLEGE OF PHARMACY,NAISHADH PARIKH	,NOTICE SERVED
6217	MCA/2960/2017	15/02/2018	RAJENDRA VASHISHTHA BHATT,	MR AD OZA	ANJU SHARMA,K. K. NIRALA,PRINCIPAL,NAISHADH PARIKH	,GOVERNMENT PLEADER,NOTICE SERVED
6218	MCA/2964/2017	27/12/2018	PATEL BHARATKUMAR BHIKHABHAI,	MR KB PUJARA	TUSHARBHAI DHOLAKIYA,JAYPRAKASH GUPTA	RC JANI & ASSOCIATE
6219	MCA/2967/2017	11/06/2018	DR. NISHITH BHAWANJI AJANI, HAVING ADDRESS AT,AJANI HOSPITAL, A PARTNERSHIP FIRM	MR ASHISH H SHAH	SATISH K MAKWANA,	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6220	MCA/2970/2017	25/02/2019	PARMAR NEELABEN RANCHHODBHAI,	MR KB PUJARA	SUNAINA TOMAR,MAHESH I JOSHI,KAMLESHBHAI PATEL	,NOTICE SERVED,MS RV ACHARYA
6221	MCA/2971/2017	15/01/2018	JASVANTSINH NANUBHAI DAMOR,	MR MA PAREKH	R.C.MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6222	MCA/2972/2017	15/01/2018	ASHABEN KADAKIYABHAI BHABHOR,	MR MA PAREKH	R.C.MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6223	MCA/2973/2017	15/01/2018	MANISH RAJENDRAKUMAR BARIYA,	MR MA PAREKH	R.C.MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6224	MCA/2974/2017	15/01/2018	SUBHASH NARSINHBHAI VAHONIYA,	MR MA PAREKH	R.C.MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6225	MCA/2978/2017	27/02/2018	HIMMATBHAI PARBHUBHAI KANTHARIA,	D H KANTHARIYA,HIMMAT P KANTHARIA	STATE OF GUJARAT,	,LAW OFFICER BRANCH,MR HEMANG M SHAH
6226	MCA/2982/2017	23/02/2018	KINJALBEN RAKESHKUMAR JADAV D/O ARVINDBHAI SATAPARA,	MR KIRTIDEV R DAVE	RAKESHKUMAR HIMMATLAL JADAV,	MR JIGAR G GADHAVI,MR NITIN T GANDHI
6227	MCA/2983/2017	29/11/2017	RAMESHBHAI RANCHHODBHAI PATEL,	MR NIRAV C SANGHAVI	HASMUKH ADHIA,DHAVALKUMAR PATEL,BARAIYA HARMANBHAI DAHYABHAI BIN MOTIBHAI	,GOVERNMENT PLEADER
6228	MCA/2984/2017	28/02/2019	KISHORSINH RADHUBHA LATHIYA,HANSABEN MULUBHAI VALA,PRAVINBHAI BACHUBHAI VAGHELA,GIRDHARBHAI KANJIBHAI SANCHANIYA,DILIPBHAI PARMANANDBHAI KANJARIYA,VINUBHAI SOMABHAI RATHOD,BHAVANBHAI JIVABHAI PARMAR,MEHULBHAI LALITBHAI DAVDA,AHMEDBHAI HUSAINBHAI SHANA,TULSIBHAI DUDABHAI VAGHELA,PARESHBHAI VINODBHAI JOSHI,KANTABEN DUDAABHAI VAGHELA,ARJANBHAI GOPALBHAI PARMAR,PARVATIBEN VELJIBHAI JETHWA,BHIKHUBHAI BHARANBHAI MAKWANA,KALABHAI KESHAVBHAI CHAUHAN,DHIRUBHAI DUDABHAI VAGHELA,RASIKBHAI M GOSWAMI GOSWAMI,BHANUBEN KANABHAI BARIA,NARANBHAI BHANABHAI HUMBAL	(MR BIPIN I MEHTA)	MANAVADAR MUNICIPALITY,	MR MURALI N DEVNANI
6229	MCA/2988/2017	27/07/2018	BHAKTIBEN W/O VIPULBHAI SARAPDADIYA D/O PRAVINBHAI MANIRAMBHAI GONDALIYA,	APURVA K JANI	VIPULBHAI BHOLARAMBHAI SARAPDADIYA,	DS AFF.NOT FILED (N)
6230	MCA/2989/2017	24/09/2018	SANGITA RASTOGI D/O VED PRAKASH ARYA,	MR MB GOHIL	RAKESHKUMAR RASTOGI S/O SHYAMISHOR RASTOGI,	NOTICE SERVED
6231	MCA/2990/2017	09/11/2017	JYOTSNABEN MAHESHBHAI GOHIL,MAHESHBHAI RAMJIBHAI GOHIL	MS VIDHI J BHATT	HON'BLE MR BAKULBHAI V VASAVA,MAHENDRABHAI BHAVANJIBHAI THAKUR	
6232	MCA/2991/2017	24/01/2019	PRAVINSINH AJITSINH SISODIYA,	MS VIDHI J BHATT	ARVIND AGRAWAL,KULDEEP GOEL, PRINCIPAL CHIEF CONSERVATOR OF FOREST, STATE OF GUJARAT,N.S.YADAV, CHIEF CONSERVATOR OF FOREST, STATE OF GUJARAT,SADIK MAJAVAR, DEPUTY CONSERVATOR OF FOREST,ALPESHKUMAR R CHAUDHARY, RANGE FOREST OFFICER	GOVERNMENT PLEADER
6233	MCA/2992/2017	12/12/2017	BIHOLA RAVINDRASINH NAVUJI,	MR UT MISHRA	ARVIND AGGRAWAL OR HIS SUCCESSOR IN OFFICE,	NOTICE SERVED
6234	MCA/2993/2017	11/12/2018	KARTIK RATILAL PATEL,	MR VIRAL K SALOT,MR.DIPAK B PATEL	G S MALIK (IPS),	
6235	MCA/2994/2017	08/01/2019	CHANDRAKANT LALJIBHAI THAKKAR,	(MR MB GANDHI),MR CHINMAY M GANDHI	AMARSANGH MANSANGH MACHI,SHANTABEN AMARSANGH MACHI,MANOJ SHASHIDHAN COMMISSIONER OF POLICE, VADODARA CITY,M.K.SWAMI, POLICE INSPECTOR	,RUSHABH H SHAH
6236	MCA/2996/2017	16/01/2019	CHINMAN GANDHI,MUHAMMAD NURMUHAMMAD VORA	MR MOHMEDSAIF HAKIM	VINOD RAO,MILAN SHAH,NARAYAN V. PATEL	MR HS MUNSHAW,NANAVATI & CO.

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6237	MCA/2997/2017	09/11/2017	CHINNAM GANDHI,MUHAMMAD NURMUHAMMAD VORA	MR MOHMEDSAIF HAKIM	VINOD RAO, COMMISSINER,MILAN SHAH,,NARAYAN V. PATEL	
6238	MCA/2998/2017	09/11/2017	SHAHRUKHBHAI SABBIRBHAI MALEK,	MR HB CHAMPAVAT	P.B. KHAMBHALA,	
6239	MCA/3001/2017	24/01/2019	RUSHBH CHEMIST THRO PROPRIETOR REKABEN PRAKASHBHAI DOSHI,	MR SATYAM Y CHHAYA	C.K. MISHRA, UNION OF INDIA,JAGDISH PRASAD, DIRECTOR GENERAL,D.C. JOSHI, ADDITIONAL DIRECTOR,GOPALCHANDRA, ASSISTANT COMMISSIONER	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
6240	MCA/3002/2017	24/01/2019	PARAS MEDICAL STORE,	MR SATYAM Y CHHAYA	C.K. MISHRA, UNION OF INDIA,JAGDISH PRASAD, DIRECTOR GENERAL,D.C. JOSHI, ADDITIONAL DIRECTOR,GOPALCHANDRA, ASSISTANT COMMISSIONER	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
6241	MCA/3003/2017	24/01/2019	RAVANI MEDICAL STORE,	MR SATYAM Y CHHAYA	C.K.MISHRA,JAGDISH PRASAD, DIRECTOR GENERAL,D.C.JOSHI, ADDITIONAL DIRECTOR,GOPALCHNDRA, ASSISTANT COMMISSIONER	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
6242	MCA/3008/2017	02/02/2018	SELINA W/O MAYURBHAI VEKARIYA D/O DIPAKBHAI MANUBHAI RAJWADI,	KHUSHBU H DANECHA	MAYURBHAI BHIKHUBHAI VEKARIYA,	MR PRAVIN GONDALIYA
6243	MCA/3010/2017	07/01/2019	MITESHBHAI VISHNUBHAI PATEL,	MR ANVESH V VYAS	PAREULBEN W/O MITESHBHAI PATEL D/O VISHNUBHAI LILACHAND PATEL,	
6244	MCA/3011/2017	15/06/2018	NAGENDRASINH GOPALSINH BARAD,	MR JAYANT P BHATT,MR JEET J BHATT	KISHOR MISTRY, MEMBER SECRETARY,,ARVIND AGRAWAL, ADDL. CHIEF SECRETARY,ANIL MUKIM, ADDL. CHIEF SECRETARY	,MR DG CHAUHAN
6245	MCA/3012/2017	15/06/2018	INDRAVADAN SURESHBHAI PATEL,	MR JAYANT P BHATT,MR JEET J BHATT	KISHOR MISTRY,ARVIND AGRAWAL,ANIL NAKUM	,MR DG CHAUHAN
6246	MCA/3013/2017	15/06/2018	MEHULKUMAR RAMESHBHAI PATEL,	MR JAYANT P BHATT,MR JEET J BHATT	KISHOR MISTRY,ARVIND AGRAWAL,ANIL MUKIM	,MR DG CHAUHAN
6247	MCA/3014/2017	24/01/2019	SHREEJI MEDICAL STORE,	MR SATYAM Y CHHAYA	C.K. MISHRA, UNION OF INDIA,JAGDISH PRASAD, DIRECTOR GENERAL,D.C. JOSHI, ADDITIONAL DIRECTOR,GOPALCHANDRA, ASSISTANT COMMISSIONER	,NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED
6248	MCA/3019/2017	12/01/2018	DEEPANTI RUSHIDATTASINH KUSHVAHA,	DARSHAN M VARANDANI,HARSH M PATHAK	RUSHIDATTSINH RAVIDATTSINH KUSHVAHA,	VISMAY V MALKAN,DEVANSHI P MALKAN
6249	MCA/3028/2017	13/11/2017	PARESH MANJIBHAI DHANANI,H PARMESHWARAN,NANJIBHAI BHAGWANBHAI PATEL,MUKTABEN BHIKHABHAI SAVASIA,SWATIBEN PARESHBHAI DHANANI,KESHUBHAI BHAGWANBHAI KAKADIA	MR NM KAPADIA	M THENNARASAN,JATINBHAI M DESAI	
6250	MCA/3035/2017	13/11/2017	BHUSHAN BHASKARBHAI SHAH,AALAP AJAY MODI,HARSHADBHAI RAMANLAL SONI,HARDIK ASHOKBHAI GARG,UDAYAN SHARDULBHAI KACHCHHY	J N DEKAVADIYA	AHMEDABAD MUNICIPAL CORPORATION,SHAKTI HOMES PVT. LTD.	
6251	MCA/3037/2017	13/11/2017	MAHESHKUMAR CHIMANLAL BRAHMBHATT,KALIDAS ISHWARDAS PATEL	MR VISHAL K SEVAK	MANSA NAGAR PALIKA, RAVIKANT PATEL,	
6252	MCA/3043/2017	03/12/2018	AMBASANA METAL PARTS,ASHOKBHAI VITTHALDAS AMBASANA	MR SP MAJMUDAR,MR SHAKTI S JADEJA	S. RAVIKUMAR, CHAIR PERSON,PRADEEP GORAKH, REGISTRAR	,NOTICE SERVED
6253	MCA/3045/2017	09/04/2018	ALTAFBHAI ALIMOHMMAD MEMAN,VISHWANATH OMKAR DHOTRE,VASUDEV MARUTI KARULE,BAPU KALUBHAI PATIL,DILIP MAHADEV TAPRE,VINAYAK MAHADEV TAPRE,ASHOK LAXMAN TAPRE,NANDLALA LAXMAN TAPRE,RAMCHANDRA LAXMAN TAPRE,SURESH MAHADEV TAPRE,ASHOK NARAYAN DHOTRE,SURESH RAMDAS KALVANDE,ANIL RAMDAS KALVANDE,DILIP RAMBHAU DHOTRE,PRAHALAD OMKAR DHOTRE	MR SP MAJMUDAR	VINOD RAO,	NANAVATI & CO.
6254	MCA/3053/2017	07/12/2017	JAIPALBHAI RAJESHBHAI CHOKSI,	MR PARTHIV B SHAH	JAGDISH PATEL,SHARMAN RAMBHAI VARU	GOVERNMENT PLEADER

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6255	MCA/3054/2017	21/12/2017	MANILAL PITAMBARDAS CHAVDA,	MR UMANG K CHOKSI	PANKAJ KUMAR,,DINESH PATEL, CHIEF CONTROLLING REVENUE AUTHORITY,J.B. DESAI, DEPUTY COLLECTOR/PRANT OFFICER,G.S. PRAJAPATI,	GOVERNMENT PLEADER
6256	MCA/3057/2017	01/10/2019	VARSHABEN PIYUSHBHAI VASAVA,MINOR RUDRAKUMAR PIYUSHBHAI VASAVA	MR.HIREN M MODI	SHARDABEN MATHURBHAI VASAVA,CHANDRAKANTBHAI MATHURBHAI VASAVA,JAGDISHDAN DESADAN GADHVI,DIPALIBEN BHARATBHAI GADHVI,RELIANCE GENERAL INSURANCE COMPANY LTD,HEIR OF DECD. MAHINDRASINH AJITSINH MAKWANA, AJITSINH MAKWANA,BABULAL MADANLAL RUNGTA	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR VIBHUTI NANAVATI,MR AS ASTHAVADI
6257	MCA/3058/2017	23/02/2018	DIPIKABEN DHARMESHKUMAR ROHIT D/O KANTIBAHI MITHABHAI ROHIT,	MR HEMANT MAKWANA	DHARMESHKUMAR GANPATBHAI ROHIT,	NIYATI D CHAUHAN
6258	MCA/3059/2017	06/03/2018	PRABHUDAS C BAROT,	MR BHARGAV HASURKAR	STATE OF GUJARAT,ANJU SHARMA(IAS) PRINCIPAL SECRETARY,JOINT SECRETARY	GOVERNMENT PLEADER
6259	MCA/3060/2017	19/01/2018	SONALBEN CHHABILDAS MASHRU,	MR YN RAVANI	SHREE NUTAN KELVANI MANDAL, REG. TRUST,DIST. EDUCATION OFFICER,COMMISSIONER FOR HIGHER EDU. & MID DAY-MEAL SCHEME	,GOVERNMENT PLEADER
6260	MCA/3070/2017	15/12/2017	MADHUBEN WD/O RATIBHAI PURSHOTTAMBHAI PATEL,	TARUNA R MAKWANA	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,POLICE COMMISSIONER ANUP KUMAR SINGH,JOINT POLICE COMMISSIONER,DISTRICT SUPERINTENDENT OF POLICE,POLICE INSPECTOR,NARENDRABHAI TRIKAMBHAI PATEL,POLICE INSPECTOR LALJI SAMAL CHAUDARY	,GOVERNMENT PLEADER
6261	MCA/3077/2017	26/03/2018	PARAGBHAI NAVINCHANDRA DHOLAKIA,	MS MEGHA JANI	M/S DHOLAKIA RACNHHDAS ZINABHAI MAHASUGANDH SNUFF WORKS,JAYESHBHAI N DHOLAKIA,NISHANT JAYESHBHAI DHOLAKIA,NIDHIP JAYESHBHAI DHOLAKIA (MINOR) THROUGH JAYESH N DHOLAKIA,	
6262	MCA/3085/2017	02/04/2019	BIRBAHADUR RAMSING BISHT SON OF RAMSINGH BISHT,	HIMANSHI R BALODI	SANJAY MITRA - SECRETARY,MAJOR GENERAL RAJIVCHAUDHARI - CHIEF ENGINEER,COL. ANIL SEN,K.RAMESH BABU,SANTOSH KUMAR, BRANCH MANAGER,	NOTICE SERVED,NOTICE UNSERVED,MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA,KSHITIJ M AMIN
6263	MCA/3093/2017	09/03/2018	BHAILALBHAI SOMABHAI GOHIL,BABUBHAI RANCHHODBHAI VAGHELA	MR NK MAJMUDAR	MUKESH PURI OR HIS SUCCESSOR,,PUNAM CHANDANI L. SHARMA OR HIS SUCESSOR,N.V.PATEL OR HIS SUCESSOR, CHAIRMAN,	
6264	MCA/3114/2017	03/12/2018	MOHINIBEN MAHENDRABHARTI GOSWAMI D/O MAHENDRABHARTI LALBHARTI GOSWAMI,	MR SANDIP M PATEL	VIRALKUMAR ISHWARBHARTI GOSWAMI,	NOTICE SERVED
6265	MCA/3117/2017	26/12/2018	MANOJBA W/O BHRUGRAJSINH JILUBHA GOHIL AND D/O BHIKHUBA GOVUBHA ZALA,	MRS REKHA H KAPADIA, (KHUSHBOO P THAKORE)	VINODBA W/O JILUBHA MULUBHA GOHIL,SOHINIDEVI W/O VIJAYSINH ARUNSINH JADEJA	
6266	MCA/3118/2017	26/12/2018	MANOJBA W/O BHRUGRAJSINH JILUBHA GOHIL,ADITIBA D/O BHRUGRAJSINH JILUBHA GOHIL,MINOR HARSHRAJSINH S/O BHRUGRAJSINH JILUBHA GOHIL	MRS REKHA H KAPADIA, (KHUSHBOO P THAKORE)	JILUBHA MULUBHA GOHIL(EXPIRED),VINODBA W/O JILUBHA MULUBHA GOHIL,SOHINIDEVI W/O VIJAYSINH ARUNSINH JADEJA,AARADHNADEVO D/O JILUBHA MULUBHA GOHIL	
6267	MCA/3119/2017	26/12/2018	MANOJBA BHRUGRAJSINH GOHIL WD/O BHRUGRAJSINH JILUBHA GOHIL,ADITIBA D/O BHRUGRAJSINH JILUBHA GOHIL,MINOR HARSHRAJSINH S/O BHRUGRAJSINH JILUBHA GOHIL	MRS REKHA H KAPADIA, (KHUSHBOO P THAKORE)	VINODBA W/O JILUBHA MULUBHA GOHIL,BHUPENDRABHAI HATHICHANDBHAI GHOGHARI,PRATIK BHUPENDRABHAI GHOGHARI,SUMIT BHUPENDRABHAI GHOGHARI,GUJARAT STATE,COLLECTOR BHAVNAGAR,CITY SURVEY SUPERINTENDENT,SUB REGISTRAR NO 2	
6268	MCA/3121/2017	22/12/2017	KUNAL ANAND MEHTA,	MR ANVESH V VYAS	IN CHARGE POLICE INSPECTOR - S. L. CHAUDHARI,IN CHARGE POLICE INSPECTOR - MANOHARSINH JADEJA,IN CHARGE POLICE INSPECTOR - G. C. PATEL,BAJAJ FINSERVE PVT LTD - SANJIV BAJAJ	
6269	MCA/3124/2017	06/03/2018	SANJAYKUMAR RAMESHCHANDRA JOSHI,	MR VM DHOTRE,MR. MAYUR V DHOTARE	SUNAINA TOMAR,MAHESHBHAI I. JOSHI	GOVERNMENT PLEADER

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6270	MCA/3131/2017	16/01/2019	TUSHARBHAI HARJIBHAI GHELANI,	MR MEHUL SHARAD SHAH	STATE OF GUJARAT,DEPUTY COLLECTOR, N R DHADHAL,MAHENDRA PATEL	GOVERNMENT PLEADER
6271	MCA/3139/2017	03/08/2018	DIPAKBHAI KANCHANBHAI MACCHI,KANCHANBHAI CHIMANBHAI MACCHI,JAYABEN KANCHANBHAI MACCHI	S M KIKANI	DINESHBHAI BHIKHUBHAI DONDA,BHARATBHAI GORDHANBHAI MONPARA,,NATIONAL INSURANCE COMPANY LTD.	NOTICE SERVED,UNSERVED EXPIRED (N)
6272	MCA/3140/2017	14/12/2018	NASIR NAJARMOHMED RANGREJ,	MR JAYANT P BHATT,MR JEET J BHATT	KESHAV KUMAR,DIRECTOR, ANTI CORRUPTION BUREAU,	
6273	MCA/3158/2017	03/07/2018	NARSINGBHAI DHERIYABHAI VASAVA,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL,KULDIP GOHIL, PRINCIPAL CHIEF CONSERVATOR FORESTS,,AKSHAY K. SAKSHENA, CHIEF CONSERVATOR OF FOREST	GOVERNMENT PLEADER
6274	MCA/3159/2017	19/06/2018	JASUBHAI AMARSUNG GADHVI,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL,KULDIP GOHIL, PRINCIPAL CHIEF CONSERVATOR FORESTS,AKSHAY K/ SAKSHENA, CHIEF CONSERVATOR OF FORESTS	GOVERNMENT PLEADER
6275	MCA/3160/2017	15/01/2018	RAVAL DHARMENDRABHAI NAGARDAS,	BALKRISHNA ACHARYA	STATE OF GUJARAT THRO THE SECRETARY,DISTRICT COLLECTOR,DIRECTOR(PENSION),OFFICE OF PENSION & PROVIDENT FUND,,MAMLATDAR	GOVERNMENT PLEADER
6276	MCA/3171/2017	11/06/2018	BHOLABHAI CHHAGANBHAI RAMANI,	MS. KRUTI M SHAH	STATE OF GUJARAT,AGRE KSHIPRA SURYAKANTA RAO,,DEPUTY COLLECTOR,NAGAR AAYOJAN AND MULYANKAN KHATU,GEOLOGIST	,GOVERNMENT PLEADER,MR HS MUNSHAW
6277	MCA/3172/2017	15/02/2019	MAHESHKUMAR CHHAGANLAL SHAH,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	JUNAGADH MUNICIPALITY,STATE OF GUJARAT,MONA KHANDHAR, SECRETARY,PUNAM CHAND PARMAR, SECRETARY	,MR HS MUNSHAW
6278	MCA/3173/2017	15/02/2019	LABHSHANKAR KANJIBHAI RAVAL,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	JUNAGADH MUNICIPALITY, NOTICE TO BE SERVED TO,STATE OF GUJARAT,MONA KHANDHAR, SECRETARY,,PUNAM CHAND PARMAR, SECRETARY	,MR HS MUNSHAW
6279	MCA/3199/2017	15/02/2019	RASHIK HARSHADLAL DOSHI,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	JUNAGADH MUNICIPALITY,STATE OF GUJARAT,MONA KHANDHAR, SECRETARY,,PUNAMCHAND PAWA, SECRETARY	,MR HS MUNSHAW
6280	MCA/3200/2017	15/02/2019	ASHOKBHAI CHHOTALAL CHAVDA,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	JUNAGADH MUNICIPALITY,STATE OF GUJARAT,MONA KHANDHAR, SECRETARY,PUNAMCHAND PARMAR, SECRETARY	,MR HS MUNSHAW
6281	MCA/3204/2017	09/01/2019	MITISHA W/O KAMAL ALIAS KAMLESH KEVLANI (SONI),	BHARATKUMAR K VIZODA	KAMAL ALIAS KAMLESH ASHOKBHAI KEVLANI,	MR KAMLESH S KOTAI
6282	MCA/3205/2017	30/11/2018	JYOTIBALA BHIMJIBHAI PARADAVA,	(MR NIKHIL S KARIEL)	ANJU SHARMA(IAS),K.B. UPADHYAY,,R.P. BHATT,,D.D. PANDYA,	,NOTICE SERVED,MR AR THACKER,SHIVANG A THACKER
6283	MCA/3206/2017	25/01/2019	SONAL JAGJIVANBHAI MAKVANA,	MR VAIBHAV A VYAS	N S YADAV, CHIEF EXECUTIVE OFFICER,,RAMESHBHAI DEVSANGBHAI KATARA	GOVERNMENT PLEADER,NOTICE SERVED
6284	MCA/3213/2017	15/02/2018	DIWALIBEN KANJI MADLANI,	MR MAULIN G PANDYA	PANKAJ JOSHI, CHAIRMAN OF PASCHIM GUJARAT VIJ CO LTD,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT,CHIEF OFFICER,H R SUTHAR,V L NIMAVAT	,NOTICE SERVED,MS LILU K BHAYA
6285	MCA/3214/2017	15/02/2018	PRAFUL KANJI MADLANI,	MR MAULIN G PANDYA	PANKAJ JOSHI, CHAIRMAN OF PASCHIM GUJARAT VIJ CO LTD,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT,CHIEF OFFICER,H R SUTHAR,V L NIMAVAT	,NOTICE NOT RECD BACK,MS LILU K BHAYA
6286	MCA/3215/2017	15/02/2018	KANJI DEVJI MADLANI,	MR MAULIN G PANDYA	PANKAJ JOSHI, CHAIRMAN OF PASCHIM GUJARAT VIJ CO LTD,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT,CHIEF OFFICER,H R SUTHAR,V L NIMAVAT	,NOTICE NOT RECD BACK,MS LILU K BHAYA
6287	MCA/3216/2017	15/02/2018	YUSUF HAJI HASAM RAVALIA,	MR MAULIN G PANDYA	PANKAJ JOSHI, CHAIRMAN OF PASCHIM GUJARAT VIJ CO LTD,STATE OF GUJARAT,CITY SURVEY SUPERINTENDENT,CHIEF OFFICER, NAGARPALIKA,H R SUTHAR,V L NIMAVAT	,NOTICE NOT RECD BACK,MS LILU K BHAYA
6288	MCA/3223/2017	13/03/2019	MALTIBEN KISHOREBHAI BHATT,	MR SHIVANG M SHAH	KAMAL DAYANI,G.C. ALGOTAR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6289	MCA/3225/2017	30/11/2017	VASIFMIYA ABDULMALIKMIYA IDRISMIYA MISTRI,	MR AG JOSHI,MR DIPAK H SINDHI	SAJID JANMAHAMAD BALOCH,POLICE COMMISSIONER OF SURAT,STATE OF GUJARAT	
6290	MCA/3227/2017	17/06/2019	KINJALBHAI DASHARATHBHAI PATEL,	MR RAJESH B DESAI,MR AJAY L PANDAV	KAMINI WIFE OF KINJALBHAI PATEL D/O MAHENDRABHAI PATEL,	MS TEJAL A VASHI
6291	MCA/3228/2017	09/01/2018	BALWANTBHAI SHANKARBHAI TAVIYAD,,	MR RITURAJ M MEENA	STATE OF GUJARAT,RAVISHANKAR,VIDHYUT PANDYA,DIPAK C THAKUR,CHANDRAKANT UPADHYAY,JAYSHREE VASAVA,AJAY SAMATBHAI ZAMPDA,GUJARAT POLICE RECRUITMENT BOARD	,GOVERNMENT PLEADER
6292	MCA/3234/2017	23/02/2018	FALGUNIBEN RAJESHBHAI VADHER D/O BABULAL B GOHEL,	MS BHAVIKA H KOTECHA	RAJESHBHAI JAYANTILAL VADHER,	PARTY IN PERSON
6293	MCA/3236/2017	26/12/2017	VIRAL RAJENDRABHAI JOSHI,RAJENDRABHAI PRATAPRAI JOSHI,PRADIPBHAI PRATAPRAI JOSHI,DIPAKBHAI PRATAPRAI JOSHI,SANJAYBHAI PRATAPRAI JOSHI,CHANDRAKANBHAI PRATAPRAI JOSHI,JAYABEN KUMANDAS JOSHI,RAJSIK MATHURDAS JOSHI	MR KIRTIDEV R DAVE	VIKRANT PANDEY,	GOVERNMENT PLEADER
6294	MCA/3239/2017	16/03/2018	GARASIYA CHANDUBHAI SOMABHAI,DAMORE SHANKERBHAI SOMABHAI	MR A A ZABUAWALA	ADDITIONAL COMMISSIONER,GIRISHBHAI PATEL	GOVERNMENT PLEADER,MR RITURAJ M MEENA
6295	MCA/3245/2017	08/08/2018	KRISHNA D/O KANUBHAI SHIVABHAI PATEL AND W/O DIPTESH KIRITBHAI PATEL,	MR VAIBHAV A VYAS	DIPTESH KIRITBHAI PATEL,	MR BHAVDUTT H BHATT
6296	MCA/3258/2017	26/12/2017	ARUNACHALAM MOHAN SERVAI,	MR MA PAREKH	V. M. SHROFF,(ADDITIONAL ENGINEER),P.R. GUPATA, (EXECUTIVE ENGINEER),SAIJWANI, (TECHNICAL ESTATE BRANCH),B. K. PATEL(DEPUTY ENGINEER)	,NOTICE SERVED,MS LILU K BHAYA
6297	MCA/3266/2017	06/02/2018	PARTH BIPINCHANDRA PATEL,	PRITHU PARIMAL	SHIRISH R KULKARNI, VICE CHANCELLOR,RAMSINH H RAJPUT	NOTICE SERVED
6298	MCA/3271/2017	30/01/2018	GRISHMA SUNYAN MEHTA,	MR.HARDIK BHARHMBHAT	SUNYAN SUBHASHCHANDRA MEHTA,	(MR NIRAL R MEHTA)
6299	MCA/3276/2017	11/12/2018	HETAL W/O RAVINDRA SURENDRABHAI DOSHI AND D/O,	HCLS COMMITTEE,DR. KHUSHBU P VYAS	RAVINDRA SHRENDRABHAI DOSHI,	MR. ABHISHEK A JOSHI
6300	MCA/3286/2017	24/07/2018	MAGANBHAI CHHITABHAI PARMAR,	MS TEJAL K SHAH	STATE OF GUJARAT,KANAKIPATI RAJESH	,MS SEJAL K MANDAVIA
6301	MCA/3287/2017	07/12/2017	KIRITBHAI HASMUKHBHAI PATEL,	MR. AJAYSINGH THAKUR	PRAVEENA D.K.,	
6302	MCA/3294/2017	24/10/2019	JAVED MOSHDIN KHAN,DHARMENDRA NATVARLAL PANDYA,SAMAT JINA SOLANKI,MUKESH PRAVINCHANDRA PANDYA,SANJAY AEJANBHAI KATARIYA,HARISH PARSHOTTAM DUSHARA,MAHMAD MUSTAFAMIYA KADRI,GOVIND SARMAN KAMALIYA,JITENDRA RAVISHANKAR TRIVEDI,JESHTKANT HARISHANKAR PANDYA,JITENDRA KANJIBHAI VALA,HITESH MULSHANKAR JOSHI,GONDALIYA ARVIND MULDASH,BHARAT DAMODARLAL JOSHI,PRAVINKUMAR NATHALAL LUKKA	ADITI S RAOL	JATIN MEHTA,PRAVINA D. K.,PRINCIPAL SECRETARY,COMMISSIONER, MUNCIPALITY ADMINSTRATION OFFICE,	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR NIKUNT K RAVAL
6303	MCA/3299/2017	24/01/2019	KUMAKA INDUSTRIES LIMITED,	J SAGAR ASSOCIATES	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION (GIDC),REGIONAL MANAGER,,MANAGING DIRECTOR,,VICE CHAIRMAN,EXECUTIVE DIRECTOR,	,(MR MB GANDHI),MR CHINMAY M GANDHI
6304	MCA/3301/2017	09/04/2018	ASHWINBHAI SHAKRABHAI RAWAT,	MR YN RAVANI	S. L. AMRANI, DISTRICT COLLECTOR,J. N. SINGH, STATE OF GUJARAT,PANKAJ KUMAR, PRINCIPAL SECRETARY	
6305	MCA/3302/2017	09/04/2018	ASHWINBHAI SHAKRABHAI RAWAT,	MR YN RAVANI	S. L. AMRANI, DISTRICT COLLECTOR,J. N. SINGH, STATE OF GUJARAT,PANKAJ KUMAR, PRINCIPAL SECRETARY	
6306	MCA/3303/2017	09/04/2018	ASHWINBHAI SHAKRABHAI RAWAT,	MR YN RAVANI	S L AMRANI DISTRICT COLLECTOR,J N SINGH,PANKAJKUMAR PRINCIPAL SECRETARY	
6307	MCA/3304/2017	09/04/2018	ASHWINBHAI SHAKRABHAI RAWAT,	MR YN RAVANI	S L AMRANI DISTRICT COLLECTOR,J N SINGH,PANKAJ KUMAR PRINCIPAL SECRETARY	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6308	MCA/3306/2017	06/02/2018	SONA KRISHNACHANDRA SAGAR,	(MR SANDEEP N BHATT)	VIRENDRA YADAV, SUPERINTENDENT OF POLICE,,	
6309	MCA/3307/2017	25/01/2019	DIPAK NAVNITLAL PARIKH,	MR HARESH J TRIVEDI	M.K. JADAV,,	NOTICE SERVED
6310	MCA/3322/2017	11/12/2017	SONA KRISHNA CHANDRA SAGAR,	(MR SANDEEP N BHATT)	S M CHAUDHARY,	
6311	MCA/3324/2017	31/01/2019	ABDUL RASIDKHAN RAHIMKHAN MAKRANI,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL,KULDIP GOHIL,AKSHAY K. SAKSHENA	GOVERNMENT PLEADER
6312	MCA/3326/2017	23/02/2018	SARIKABEN SANJAYBHAI LALWANI,	MR PRAVIN GONDALIYA	SANJAYBHAI DEVENDRABHAI LALWANI,	MR UMANG R VYAS
6313	MCA/3327/2017	28/12/2017	SAYRABNU NAJARMOHHED RANGREJ,	MR JAYANT P BHATT,MR JEET J BHATT	A K SINGH,R K AMIN	
6314	MCA/3336/2017	17/12/2018	VARSHABA MAYURDHWAJSINH ZALA, ACCOUNTANT,SONARA DINESHBHAI MOHANBHAI, ACCOUNTANT,JADAV PRAKASHKUMAR BHARATBHAI, SUB-ACCOUNTANT,CHUDASAMA HARPALSINH MANGALSINH, SUB-ACCOUNTANT,SAIYED MOHMMED ASIF AFZALBHAI, SUB-ACCOUNTANT,RAJPUT DILIPSINH PITHASINH, SUB-ACCOUNTANT	MR GUNVANT R THAKAR,MS BHARGAVI G THAKAR	ANIL MUKIM, I.A.S.,,B. M. CHAVDA,	GOVERNMENT PLEADER
6315	MCA/3338/2017	27/09/2019	HAMIDKHAN AMIRKHAN GHORI,	(MR SANDEEP N BHATT),MS SONAL S BHATT	YASMINBEN YUNUSBHAI CHHAGLA W/O. DR. ALTAF H SLAT,RAJUBHAI YUNUSBHAI CHHAGLA,RAFIKBHAI YUNUSBHAI CHHAGLA,FARJANABEN YUNUSBHAI CHHAGLA W/O. MOHMAD HUSEN BATRAD,AFSANABEN YUNUSBHAI CHHAGLA W/O. GULAMTAHIR SORTHIYA,IBRAHIM AMIRKHAN GHORI,YUSUFKHAN AMIRKHAN GHORI,JAHANDARKHAN AMIRKHAN GHORI,KULSUMMA AMIRKHAN GHORI,JUBEDA AMIRKHAN GHORI,IMTIYAZ KADARKHAN GHORI,JENUMA KADARKHAN GHORI,JAHANGIRKHAN AMIRKHAN GHORI	UNSERVED EXPIRED (N),DS AFF.NOT FILED (R)
6316	MCA/3341/2017	31/01/2018	REKHABEN W/O HITESHBHAI VANZARA,	MS URMILA N DESAI	HITESHBHAI PALJIBHAI VANZARA,	SERVED BY RPAD (N)
6317	MCA/3342/2017	10/10/2019	RANJANBEN W/O NAYANBHAI PARMAR,	MR KRUNAL L SHAHI	NAYAN PARSOTTAMBHAI PARMAR,	MR MOUSAM R YAGNIK
6318	MCA/3345/2017	01/05/2019	PALAKBEN VISHALBHAI RATHOD,	MR MRUGEN K PUROHIT	VISHALBHAI AMULBHAI RATHOD,	SHASHVATA U SHUKLA
6319	MCA/3346/2017	13/07/2018	BALAJI ASSOCIATES,	MR ASIT B JOSHI	MANOJ SHASHIDHAR, COMMISSIONER OF POLICE,R. R. VASAVA, THE POLICE INSPECTOR	
6320	MCA/3348/2017	11/09/2018	VISHNUBHAI VIRAMBHAI DESAI,LALITABEN VIRAMBHAI DESAI,BHARATBHAI S/O SARTANBHAI DESAI,NARSINHBHAI ARJANBHAI MAKVANA	MS. KRUTI M SHAH	STATE OF GUJARAT,LAND ACQUISITION OFFICER,GAURANG PRAJAPATI,BHARAT JOSHI,EXECUTIVE ENGINEER,COLLECTOR, AHMEDABAD CITY	GOVERNMENT PLEADER,NOTICE SERVED,MR MITUL K SHELAT
6321	MCA/3352/2017	26/07/2018	NAGJI KANJI SARDHARA,	MR AK CLERK	ANJU SHARMA, IAS,NIRJA JAISWAL	NOTICE SERVED,MR MITUL K SHELAT
6322	MCA/3356/2017	28/03/2019	JALPABEN MAYURBHAI PARMAR D/O HARESHBHAI CHAUHAN,	MR DEVANG LATHIGARA	MAYURBHAI PRAVINBHAI PARMAR,	MR HEMANT B RAVAL
6323	MCA/3365/2017	29/01/2019	HARIBHAI MAVJIBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI MUNICIPALITY,TUSHAR JOSHI,AMIT A. PANDYA	NOTICE SERVED,MR PREMAL R JOSHI
6324	MCA/3369/2017	16/04/2018	REKHABEN KANAIYALAL RAVAL,	MR UT MISHRA,CHANDRESH N JANI	DARSHANSINH K. CHAVDA OR HIS SUCCESSOR IN OFFICE,	MR DEEPAK P SANCHELA
6325	MCA/3370/2017	17/01/2018	NATHABHAI RANCHHODBHAI SOJITRA,	MS. KRUTI M SHAH	STATE OF GUJARAT,BHAVSAR PRAVINBHAI JASWANTBHAI - GEOLOGIST	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6326	MCA/3377/2017	03/05/2019	CHHOTALAL @ VASUDEV LADHABHAI RAICHATHA,	(MR BIPIN I MEHTA)	PUNAMCHANDBHAI PARMAR AND/OR SUCCESSOR IN HIS OFFICE,M.A. PANDYA, AND/OR SUCCESSOR IN HIS OFFICE,NEETABEN K.PANDAV AND/OR SUCCESSOR IN HIS OFFICE,GITESH GANDHI, DIST ASST EXAMINER AND/OR SUCCESSOR IN HIS OFFICE	,GOVERNMENT PLEADER,MR RC KAKKAD,HARSHESH R KAKKAD
6327	MCA/3378/2017	12/04/2018	KOMALBEN JAGDISHBHAI GAJJAR W/O HITESHBHAI BANSILAL MISTRY ADHEDA,	KHUSHBU H DANECHA	HITESHBHAI BANSILAL MISTRY (ADHEDA),	DS AFF.NOT FILED (N)
6328	MCA/3379/2017	23/02/2018	HIRALBEN MAHENDRABHAI MAKWANA,	MS. ALKA B VANIYA	VIPULKUMAR KANTILAL SHROF,	NOTICE SERVED BY DS
6329	MCA/3387/2017	05/03/2018	AKHIL GUJARAT UNIVERSITY AND COLLEGE PENSIONER SAMAJ AHMEDABAD,	(MRS VD NANAVATI),BANSI M KARIA	ANIL MUKIM (IAS),,ANUJA SHARMA (IAS),N L PUJARA (IAS),KIRTIKUMAR B UPADHYAY	GOVERNMENT PLEADER
6330	MCA/3401/2017	22/12/2017	BHARTIBEN RAJUBHAI PANCHAL,	MR MAYUR RAJGURU	DHAVALKUMAR PATEL,P M RATHOD, MAMLATDAR,VANDANABEN , TALATI CUM MANTRI	,NOTICE NOT RECD BACK
6331	MCA/3402/2017	29/01/2019	NANUBEN KARSHANBHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI MUNICIPALITY,TUSHAR JOSHI,AMIT A. PANDYA	NOTICE SERVED,MR PREMAL R JOSHI
6332	MCA/3403/2017	13/02/2019	KAUSHIK A DESAI,	MR UM SHASTRI	RAJ GOPAL RAO,SUJALKUMAR JAYANTILAL MAIYATRI,MILINDKUMAR DILIPKUMAR DAVE,N.P.VASAVA,P.N.RAOL, JT. DIRECTOR, PENSION & PROVIDENT FUND OFFICE,,PRABHAT JAYSINH BARIA, LOCAL FUND EXAMINER	,NOTICE SERVED,MAHAVIR M GADHVI
6333	MCA/3404/2017	21/12/2017	RASIKABHAI RAMJIBHAI VALODARA,ISHWARBHAI KESHAVBHAI VALODARA,VINODBHAI MANUBHAI VALODARA,VASANTBHAI MAGANBHAI VALODARA,RAMESHBHAI MANUBHAI VALODARA,PRAVINBHAI BATUKBHAI VALODARA,PARSHOTTAMBHAI BACHUBHAI VALODARA,LABHUBHAI BHIKHKABHAI VALODARA,TRIKAMBHAI GOVINDBHAI PARMAR,DHANJIBHAI CHATURBHAI VALODARA,PRABHABEN BHANABHAI VALODARA,JAYABEN SHIVABHAI VALODARA,JYOTSNABEN JAMABHAI KABIRA	MR ND SONGARA	RAJ GOPAL,MANOJ AGGARWAL,MANISHKUMAR BANSAL,PANKAJBHAI MEHTA ,TALUKA DEVELOPMENT OFFICER,HITENDRASINH PRAVINSINH ZALA	
6334	MCA/3405/2017	29/01/2019	DHANIBEN HIRABHAI VAGHELA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI MUNICIPALITY,TUSHARBHAI JOSHI,AMIT A. PANDYA	NOTICE SERVED,MR PREMAL R JOSHI
6335	MCA/3406/2017	29/01/2019	RAMJIBHAI NATHABHAI VAGHELA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	DHORAJI MUNICIPALITY,TUSHARBHAI JOSHI, ADMINISTRATOR,AMIT A. PANDYA, CHIEF OFFICER	NOTICE SERVED,MR PREMAL R JOSHI
6336	MCA/3407/2017	20/03/2019	RAMESH MANUBHAI CHAUHAN,	(MR RD RAVAL)	KULDEEP GOEL,AKSHAY KUMAR SAXENA,ASHUTOSH KUMAR JHA,PUNABHAI MALABHAI RATHOD,NAMRATA D. ITALIAN,B.P. PATI	GOVERNMENT PLEADER
6337	MCA/3408/2017	20/03/2019	JAYESH KASHIRAM KAHAR,	(MR RD RAVAL)	KULDEEP GOEL,AKSHAY KUMAR SAXENA,ASHUTOSH KUMAR JHA,PUNABHAI MALABHAI RATHOD,NAMRATA D. ITALIAN,B.P. PATI	GOVERNMENT PLEADER
6338	MCA/3409/2017	11/12/2018	VAIKUNTH SHIRAM NIMAVAT,	MR YUSUFKHAN PATHAN,MR R D CHAUHAN	SECRETARY, DEPARTMENT OF HOME,POLICE COMMISSIONER,POLICE INSPECTOR,POLICE INSPECTOR	GOVERNMENT PLEADER
6339	MCA/3417/2017	02/04/2018	MASTA ENGINEERING COMPANY PRIVATE LIMITED,	MR YH VYAS	MS. D THARA,	(MR MB GANDHI),MR CHINMAY M GANDHI
6340	MCA/3418/2017	02/04/2018	SURAJ ENGIMECH PRIVATE LIMITED,	MR YH VYAS	MS. D THARA,	
6341	MCA/3419/2017	02/04/2018	MASTA CASTING - A PARTNERSHIP FIRM,	MR YH VYAS	MS. D THARA,	

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6342	MCA/3426/2017	23/08/2019	LAKHUBEN ARVINDBHAI KOLI,MINOR PRAKASH ARVINDBHAI KOLI,GORDHANBHAI MOHANBHAI KOLI,JAYABEN GORDHANBHAI KOLI	MR. HEMAL SHAH	SHAMJIBHAI VAJABHAI,VITTHALBHAI PITAMBERBHAI,NATIONAL INSURANCE COMPANY LTD.,THOBHANBHAI DHARMSHIBHAI,NEW UNITED INDIA INSURANCE COMPANY LTD.	RULE SERVED,SHARMISHTA A DAVE
6343	MCA/3434/2017	19/03/2019	MAKWANA NARESHKUMAR KALUBHAI,SOLANKI ALKABEN DHIRUBHAI	MR PM LAKHANI,MRS R P LAKHANI,MR HJ DHOLAKIA,MILAN R MARUTI	T.M. MAKWANA,RAJ GOPAL(IAS),MONA KHANDHAR,B.P. SUDANI	,GOVERNMENT PLEADER,MR HS MUNSHAW
6344	MCA/3435/2017	20/11/2018	CHANDRAKANT KACHARABHAI DANTANI,	MR KIRIT I PATEL,MS AMITA M SHAH	S H PAREKH, DEPUTY SECRETARY,	GOVERNMENT PLEADER
6345	MCA/3436/2017	22/01/2019	SHARDABEN ASHIVNKUMAR BRAHMBHATT,	MR KB PUJARA	SUNAINA TOMAR,ANIL MUKIM,M.I.JOSHI,D.N.MODI,P.N.RAOL,S.O.PATEL,ADMINISTRATIVE OFFICER	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR HS MUNSHAW
6346	MCA/3437/2017	15/06/2018	DHARAMSHIBHAI MANJIBHAI MAKWANA,	MR. VISHAL P THAKKER, (PRADEEP K THAKKER)	BHARAT VINODBHAI LIMBASIYA,PRATAP NARANBHAI RAOL,MUKESH PURI	,NOTICE SERVED,MRS SANGEETA N PAHWA
6347	MCA/3442/2017	21/01/2019	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION.,	(MR MB GANDHI),MR CHINMAY M GANDHI	MANGALBHAI AMBABHAI,NATVERBHAI AMBABHAI,BABUBHAI KAMABHAI VAGHELA,ISHWARBHAI KAMABHAI VAGHELA,DINESHBHAI KAMABHAI VAGHELA,SHAKRIBEN AMBABHAI PARMAR,SHANTABEN W/O GANGARAM PUNJABHAI,SAVITABEN D/O GANGARAM PUNJABHAI,VIMALABEN W/O KANUBHAI GANGARAM,MANISHA D/O KANUBHAI,SHILABEN D/O KANUBHAI,NILESHBHAI S/O KANUBHAI,GUNJAN S/O KANUBHAI	MR MASOOM K SHAH
6348	MCA/3459/2017	17/07/2018	GIRISH GAURISHANKER JANI,	MR MUKESH H RATHOD	M K JADAV,BHAVESH PRABODHBHAI CHOVATIYA, SUPERINTENDING ENGINEER,DHIREN HAJABHAI GARANIYA, DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED
6349	MCA/3470/2017	08/01/2019	KANUBHAI MOHANBHAI RAJPUT,	MR VA MANSURI	KISHORCHAND SANTICHAND JHAVERIS,	MR NILESH A PANDYA
6350	MCA/3483/2017	26/12/2018	JAIRAJSINH MADARSINH JADEJA,	(MR BIPIN I MEHTA)	M.P.JANI,	MR DEEP D VYAS
6351	MCA/3485/2017	27/06/2018	JYOTSNA HARISHANKAR DAVE,	MR HEMANG M SHAH	SUNAINA TOMAR, STATE OF GUJARAT,M I JOSHI, DIRECTOR OF PRIMARY EDUCATION,N. A. HARIYANI, DIST. EDUCATION OFFICER,PRAFULGIRI TRIBHUVANGIRI GOSWAMI, PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED,MR PB GOSWAMI
6352	MCA/3491/2017	27/09/2019	BEENABEN KUSHALBHAI RAJYAGURU,	MR NIRAV C SANGHAVI	KUSHALBHAI VIJAYBHAI RAJYAGURU,	RULE SERVED
6353	MCA/3504/2017	06/08/2019	PATIL KIRAN SUNIL,KAPEKAR SANTOSH ATMARAM	MS KAVITA B GAJJAR	SUNAINA TOMAR,M.I.JOSHI,DHARMESHBHAI PATEL	GOVERNMENT PLEADER,MR KAUSHAL D PANDYA
6354	MCA/3513/2017	23/04/2018	GOHIL RANJITSINH GULABSINH,	MS MAMTA R VYAS	SANCHALAKSHRI SHRI, HARENDRASINH BHARATSINH GOHIL,PRINCIPAL, HETALBEN RAGHUVIRSINH THAKOR,BHARATBHAI M. PATEL, DISTRICT EDUCATION OFFICER	,GOVERNMENT PLEADER
6355	MCA/9/2018	23/02/2018	PADMAVATHI AARUMUGAM SENGUNTHAR,	MR MOHSIN M HAKIM	YUGALKISHOR OMPRAKASH RATHOD,MOHANLAL THANARAM,NEW INDIA ASSURANCE COMPNAY,LEGAL HEIR AND BROTHER OF DECD. PREMKUMAR AARUMUGAM SENGUNTHAR,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR AJAY R MEHTA
6356	MCA/10/2018	23/02/2018	PADMAVATHI AARUMUGAM SENGUNTHAR,	MR MOHSIN M HAKIM	YUGALKISHOR OMPRAKASH RATHOD,MOHANLAL THANARAM,NEW INDIA ASSURANCE COMPNAY,LEGAL HEIR AND BROTHER OF DECD. PREMKUMAR AARUMUGAM SENGUNTHAR,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE NOT RECD BACK,NOTICE SERVED,NOTICE UNSERVED,MR AJAY R MEHTA

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6357	MCA/11/2018	23/02/2018	PADMAVATHI AARUMUGAM SENGUNTHAR,	MR MOHSIN M HAKIM	YUGALKISHOR OMPRAKASH RATHOD,MOHANLAL THANARAM,NEW INDIA ASSURANCE COMPNAY,LEGAL HEIR AND BROTHER OF DECD. PREMKUMAR AARUMUGAM SENGUNTHAR,UNITED INDIA INSURANCE COMPANY LIMITED.	NOTICE SERVED,NOTICE UNSERVED,UNSERVED EXPIRED (N),MR AJAY R MEHTA
6358	MCA/31/2018	19/03/2019	PATEL BIPINBHAI VASHRAMBHAI,PRAKASH M PANKHANIA,DINESH K VAGHELA,PATEL GAYTRI V,GOHIL KAVINDRA,CHHATROLA MUKESH L,SANDIP A PANDYA,JETHWA MAHIPALSINH MAHENDRASINH,MRUGESH SHAH,PATEL JIMIT B,SHASHIKANT DIWAKAR	MR. HJ KARATHIYA	STATE OF GUJARAT,DINESH KAPADIA, SECRETARY, SPORTS AUTHORITY OF GUJARAT	GOVERNMENT PLEADER
6359	MCA/32/2018	19/02/2019	KAUSHAL BHUPENDRABHAI PARIKH,	MR AD OZA	ANJU SHARMA,K K NIRALA,PRAGNESH K BRAHMBHATT	GOVERNMENT PLEADER
6360	MCA/34/2018	16/07/2018	BHUVANCHANDRA UPADHYAY S/O NARHARI UPADHYAY,	HIRAK P GANGULY,JAY A MEHTA	GUJARAT UNIVERSITY,CHIEF ACCOUNT OFFICE	NOTICE SERVED,(MRS VD NANAVATI)
6361	MCA/35/2018	31/01/2019	VOHRA KUTBUDDIN HASANALI,	SAQUIB S ANSARI	AMIL SAHEB - MULLA HAIRDARALI SARANGPURWALA,	MR SP MAJMUDAR
6362	MCA/37/2018	08/01/2019	MULJIBHAI BHULABHAI PARMAR,PREMABHAI RATNABHAI PARMAR,RATNABHAI NATHABHAI PARMAR,LALABHAI NATHABHAI PARMAR,GIRISHBHAI N PARMAR,RAMANBHAI B PARMAR	MS BHAVIKA H KOTECHA	STATE OF GUJARAT,COLLECTOR,MAMLATDAR,TALUKA DEVELOPMENT OFFICER,TALATI CUM MANTRI,SARPANCH	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MR UM SHASTRI
6363	MCA/40/2018	27/12/2018	ALAPI BHAVESHKUMAR JOSHI W/O BHAVESHKUMAR KRUSHNVADAN JOSHI,	MR. SHIVANG S LALANI,HARDIK D MEHTA	BHAVESHKUMAR KRUSHNVADAN JOSHI,	MR LALIT V PATEL
6364	MCA/46/2018	03/12/2018	ALPABEN D/O. ISHWARBHAI PATEL W/O. KETANBHAI PATEL,MAHESHBHAI ISHWARBHAI PATEL	MR ISHAN MIHIR PATEL	VRAJ VIHAR (BANSARI) ASSOCIATION,SURENDRABHAI JAYANTILAL PATEL,PARESH MOHANLAL SAYANI,	
6365	MCA/47/2018	25/01/2018	FALGUNBHAI PRADYUMANBHAI MISTRY,	SAN ASSOCIATES LLP	SONALBEN FALGUNBHAI MISTRY,	
6366	MCA/50/2018	18/01/2019	RATHI HEMALIBEN CHANDRAKISHOR,SOLANKI JALPA ASHVINBHAI	MR HJ DHOLAKIA	RAJ GOPAL, IAS,MONA KHANDHAR, IAS,MAHESH KANTILAL VYAS,JAYESH DHIRUBHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED
6367	MCA/52/2018	27/09/2019	PALLAVIBEN W/O BHARATGIRI JASSHWANTGIRI GOSWAMI,	MR ASHISH M DAGLI	BHARATGIRI JASSHWANTGIRI GOSWAMI,	HCLS COMMITTEE,MR. BHAVIK P SHAH
6368	MCA/53/2018	23/01/2019	BHANSILAL CHIMANLAL BHAVSAR,	ADITI S RAOL	SHRI FULSINGHBHAI VIRSINGHBHAI RATHWA,SHRI NEHABEN NARENKUMAR JAISWAL,SHRI NAYANKUMAR MADHUSUDAN JOSHI	NOTICE SERVED BY DS,MR VIREN G DAVE
6369	MCA/58/2018	03/09/2019	KAJALBEN W/O VINODKUMAR PALAIYA D/O HASMUKHLAL BABULAL BAGTHARIYA,	APURVA K JANI	VINODKUMAR ARVINDBHAI PALAIYA,	MR.TARANJIT K WADHWA
6370	MCA/61/2018	28/06/2018	JOSHI DIPTIBEN D/O KANTIBHAI W/O JIGNESHKUMAR SUKHLALBHAI JOSHI,	MS JK HINGORANI	JIGNESHKUMAR SUKHLALBHAI,	MR NILESH I JANI
6371	MCA/64/2018	22/01/2019	NARENDRABHAI KANTIBHAI SOLANKI,	MR GM JOSHI	MUKESH KUMAR, MUNICIPAL COMMISSIONER,,	MR DEEP D VYAS
6372	MCA/76/2018	04/05/2018	SHARMISTHABEN D/O VISHNUJI AND W/O RAMESHBHAI GANPATBHAI,	URJA B DAVE	RAMESHBHAI GANPATLAL PANCHAL,	SERVED BY RPAD (N)
6373	MCA/77/2018	15/06/2018	PAYAL D/O BHARATBHAI SALLA,	HCLS COMMITTEE,URJA B DAVE	MADHAVBHAI PRAVINBHAI DHORDA,	NISARG H VYAS
6374	MCA/82/2018	15/06/2018	RAJENDSINGH MANSINGH THAKOR,	MR AN PATEL,MS.TRUPTI N PATEL	MAMLATDAR, V. A. KHANT,,COLLECTOR GODHARA, S. K. LANGA,	
6375	MCA/88/2018	05/10/2018	JYOTI W/O JAYESHBHAI PARMAR AND D/O DILIPBHAI MAKWANA,	MR EKANT G AHUJA	JAYESHBHAI PURSHOTTAMBHAI PARMAR,	MR SANDIP M PATEL
6376	MCA/89/2018	10/10/2019	RASHMIKABEN D/O SHAILESHBHAI SISODIYA,	KRISHNAN M GHAVARIYA	HASMUKHBHAI ARKHABHAI PATEL,	DS AFF.NOT FILED (R)
6377	MCA/90/2018	25/01/2019	C2R PROJECTS LLP,MANBHUPINDER SINGH ATWAL	MR.PARTH CONTRACTOR	REGISTRAR OF COMPANIES,V K KHUBCHANDANI	NOTICE SERVED,MR DEVANG VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6378	MCA/91/2018	25/01/2019	C2R PROJECTS LLP,MANBHUPINDER SINGH ATWAL	MR.PARTH CONTRACTOR	REGISTRAR OF COMPANIES,V K KHUBCHANDANI	MR DEVANG VYAS
6379	MCA/92/2018	03/12/2018	CHETNABEN PRATAPBHAI RANA,	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER - EMPLOYMENT AND TRAINING,DEPUTY DIRECTOR - TRAINING,SHREE KANYA KELVANI MANDAL,PRESIDENT - SHREE KANYA KELVANI MANDAL,GANESHBHAI BECHARBHAI PATEL	
6380	MCA/94/2018	24/10/2018	BHIMJINBHAI BABABHAI CHAUDHARI,	MS VIDHI J BHATT	M K YADAV THE SECRETARY,RAJESHBHAI MANGUBHAI PATEL SUPERINTENDING ENGINEER,RAMRAJSINH MATHURSINH EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6381	MCA/95/2018	18/01/2018	SAILESH DINESHBHAI MODI,	MR. MANOJ T DANAK	STATE OF GUJARAT,SECRETARY, HOME DEPARTMENT,,COMMISSIONER OF POLICE,DISTRICT POLICE OFFICER,POLICE INSPECTOR	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
6382	MCA/96/2018	18/01/2018	BARAIYA ASHVINKUMAR BABUBHAI,	MR GAURAV CHUDASAMA	STATE OF GUJARAT,GUJARAT SUBORDINATE SERVICES SELECTION BOARD	
6383	MCA/97/2018	20/12/2018	USHABEN WD/O. TARUNBHAI BARIYA,	JUCKY LUCKY CHAN	STATE OF GUJARAT,BHAVESH PATEL,PREMVIRSINH SHARMA	
6384	MCA/120/2018	18/01/2018	SANJAYKUMAR SITARAM YADAV,KRISHNA KUNAL AKHILESHKUMAR SING	MS. KRUTI M SHAH	STATE OF GUJARAT,V.P.PATEL	
6385	MCA/139/2018	29/04/2019	DINESHBHAI DAYABHAI PATEL,	MR PH PATHAK	RAJESH KHODE, MANAGER,	MR.VARUN K.PATEL
6386	MCA/140/2018	19/02/2019	KANJIBHAI KHERAJ PATARIYA,	(MR RG CHHARA)	STATE OF GUJARAT,SECRETARY,SECTION OFFICER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
6387	MCA/142/2018	27/02/2018	BASIRBHAI KASAMBHAI GHONIYA,	MR NIRAV C SANGHAVI	D. M. JETHVA, GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL
6388	MCA/144/2018	02/07/2019	ALPABEN NILESHBHAI TANK D/O JAISUKHBHAI SINGADIA,	SHASHVATA U SHUKLA	NILESHBHAI NARANBHAI TANK,	HCLS COMMITTEE,RAVI B SHAH
6389	MCA/146/2018	07/08/2018	DISHA D/O KALUBHAI NANJIBHAI KHOKHAR,	MS CHETNABEN JOSHI	BHRUGESH DHIRUBHAI RADADIA,	TORAL M RATHOD
6390	MCA/147/2018	07/01/2019	PREMJI SHYAMJI,	MR K R MISHRA	JYOTIPRAKASH PANDEY DIVISIONAL RAILWAY MANAGER,	MR KM PARIKH
6391	MCA/149/2018	05/05/2018	PARULBEN KAMLESHBHAI RANCHODBHAI PATEL,	MR RAXIT J DHOLAKIA	KAMLESHBHAI RANCHODBHAI PATEL,	MR DHARMESH R PATEL
6392	MCA/150/2018	05/05/2018	PARULBEN KAMLESHBHAI RANCHODBHAI PATEL,	MR RAXIT J DHOLAKIA	KAMLESHBHAI RANCHODBHAI PATEL,	MR DHARMESH R PATEL
6393	MCA/157/2018	26/12/2018	NANUBHAI HADABHAI KATARIA,	MR NK MAJMUDAR	HASMUKH N. PATEL,	NOTICE SERVED
6394	MCA/168/2018	08/03/2018	MADHAD KHIMJIBHAI BHAGABHAI,	MS. KRUTI M SHAH	STATE OF GUJARAT,Y. C. PATEL,UNARMED POLICE CONSTABLE,B. M. SOLANKI	
6395	MCA/169/2018	07/01/2019	PALLAVIBEN DILIPBHAI RATHOD,	D H BHARWAD,KAMLESHBHAI P CHAVDA	DILIP SON OF SURYAKANT GORDHANBHAI RATHOD,	NOTICE UNSERVED
6396	MCA/172/2018	05/08/2019	HARSHADGIRI SURAJGIRI GOSAI,	(MR NALIN K THAKKER)	TUSHAR DHOLAKIA,	MR MEHUL H RATHOD
6397	MCA/176/2018	19/03/2018	NAGJIBHAI KARMANBHAI BHARVAD,	MR NK MAJMUDAR	ASARI,K N BHUKHAN	GOVERNMENT PLEADER
6398	MCA/177/2018	25/03/2019	JAGDISHBHAI GHONABHAI GAMIT,	MR CB DASTOOR	PRAKASH V CHAUDHARY,	NOTICE SERVED
6399	MCA/188/2018	03/12/2018	VAGHELA POPATBHAI CHHAGANBHAI,	MR AN PATEL	MAMLATDAR AND ALT,DEPUTY COLLECTOR (TENANCY),COLLECTOR,BHASKARBHAI GOKALBHAI PATEL	
6400	MCA/191/2018	12/03/2020	MANALI W/O BHAVINKUMAR ATULBHAI DESAN AND D/O PANKAJBHAI THAKOREBHAI DESAI,	MR ADIL R MIRZA	BHAVINKUMAR ATULBHAI DESAI,	MS. KRUTI M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6401	MCA/193/2018	21/01/2019	KANAIYALAL LAXMISHANKAR JANI,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	H G PATEL,H N SARVAIYA, DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6402	MCA/194/2018	01/02/2018	RAJU SHAMBHUPRASAD VYAS,	MR KEYUR A VYAS	STATE OF GUJARAT,	
6403	MCA/199/2018	15/10/2018	SONAL ROHIT MAHESHWARI D/O PREMKUMAR SHARDA,	MR NIRAD D BUCH,NILESH B MAKWANA	ROHIT KISHANLAL MAHESHWARI,	MR. JAY M THAKKAR
6404	MCA/202/2018	01/02/2019	HIMANSHU NAVNITLAL SHAH,NISHITBHAI NAVNITLAL SHAH,YAMINI WIFE OF PARESHBHAI SHAH AND D/O NAVNITLAL SHAH	JAYANI B SHAH	MAYANKBHAI NAVNITLAL SHAH,	NOTICE UNSERVED
6405	MCA/205/2018	29/04/2019	SHAKTISINH GAMBHIRSINH ZALA,HANSABA SHAKTISINH ZALA,HARPALSINH SHAKTISINH ZALA,YASHPALSINH SHAKTISINH ZALA	MR MUKESH H RATHOD	EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,SECRETARY,,DIRECTOR,	NOTICE SERVED,NOTICE SERVED BY DS,MR HS MUNSHAW
6406	MCA/206/2018	09/01/2019	SNEHALBEN W/O SHILPANKUMAR PATEL D/O MAHENDRABHAI PATEL,	MR HARSHADRAY A DAVE	PATEL SHILPANKUMAR RAJENDRABHAI,	MR SURESH B BHATT
6407	MCA/216/2018	03/07/2018	HARJIBHAI PURSOTTAMBHAI,AMUBHAI J RATHOD,MIRANI JALALUDDIN SHAIKH,AJAY SURATI,SIDHDHARTH TRIVEDI,HARSHAD PARMAR,JAGDISHBHAI PANCHAL,SURESH B MAKWANA,DINESHBHAI MAKWANA,MAQSOOD MANSURI,MAHESHBHAI LEUVA,MAHENDRA D PARMAR,BHARATBHAI PARMAR,SUNILKUMAR RAMANLAL,MANUSINH VAJESINH CHAUHAN,BANDESINH R SOLANKI	MR YOGEN N PANDYA	MUKESHKUMAR G,HARSIT G GOSAI,J D M SAHEB	,MR DEEP D VYAS
6408	MCA/230/2018	01/03/2018	MANISH DAHYABHAI WAGHELA,	MR SACHIN D VASAVADA	RAJIV INDRAVADAN MODI,RAJIV INDRAVADAN MODI,BALASUBRAMANIAM VATSALYRAJ SURESH	DS AFF.NOT FILED (N)
6409	MCA/233/2018	19/02/2018	SHABIR HUSEN ABDUL SATTAR KAKKAL,	MR ANVESH V VYAS	R.G. KANERIYA,	
6410	MCA/236/2018	15/02/2019	KAMLESHBHAI RAMESHBHAI GOHEL,	(MS SADHANA SAGAR),Ms DIPIKA P BAJPAI	SHRI MANOJ AGRAVAL,PRAMOD KUMAR,,NILESH JAJADIA, DISTRICT POLICE SUPREINTENDENT JUNAGADH.	GOVERNMENT PLEADER
6411	MCA/239/2018	14/03/2018	ALJIBHAI MUSEBHAI BATHANIYA,RAKESHKUMAR P PARMAR,BHAVNABEN A DANGI,PUSHPABEN N DAKSHINI,JAYSHREEBEN R KARTHIYA,JIVANBHAI M BAR,HASUMATIBEN B ADRJOA,MANJULABEN M SOLANKI,JAYABEN G RATHOD,SATISHKUMAR L SATAPARA,SMITABEN H RAVAL,HIRABEN G KERALIYA,RITABEN A BHATT,SANDHYABEN R RAVAL	MR MB PARIKH	RAMBHAI PACHANI,MUKESH JOSHI,MADAM SUNAINA TOMAR, SECRETARY,B M CHAVDA, DIRECTOR OF ACCOUNT AND TREASURIES	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6412	MCA/240/2018	14/03/2018	BHAVNABEN H BHATT,YASMINBEN G HUDA,RAMESHBHAI A VAGHELA,NATVARLAL G PARMAR,CHANDULAL R GOHIL,SHIRINBANU A HALANI,PRAFULABEN V SHINGALA,ASHABEN H PARMAR,HIMATBHAI T SAMATIYA,GOVINDBHAI R PARMAR,RENUKABEN M PATEL,HARIBHAI H CHAVDA,PADMABEN A LANGHNOJA,VASANTBEN P PANCHASARA,ARVINDBHAI L SATAPARA,REKHABEN K DUNGRECHIYA,LALITABEN L VANIYA,SHARDABEN D JITIYA,MANISHABEN R SHUKLA,UMAVATIBEN N DUDHREJIYA	MR MB PARIKH	CHANDRESH DOSHI, TALUKA DEVELOPMENT OFFICER,MUKESH JOSHI, DIRECTOR OF PRIMARY EDUCATION,MADAM SUNAINA TOMAR, SECRETARY,B M CHAVDA, DIRECTOR OF ACCOUNT AND TERSURRIOES	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6413	MCA/246/2018	20/08/2018	CHANDRIKABEN D/O DASHRATHBHAI PARMAR,	MS.FALGUNI D.TRIVEDI,HCLS COMMITTEE	BAKULBHAI DHUDABHAI MOCHI (PARMAR),	MR. ANAND V THAKKAR
6414	MCA/253/2018	17/09/2018	DHARMISHTHABEN W/O ALKESHKUMAR VIHABHAI PATEL,	MS NEHA C SHUKLA	ALKESHKUMAR VIHABHAI PATEL,	DS AFF.NOT FILED (N)

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6415	MCA/257/2018	02/05/2018	TEJALBEN NAYANKUMAR MAKWANA D/O PRATAPBHAI KHODABHAI RATHOD,	MR TEJAS P SATTA	NAYANKUMAR PRATAPBHAI MAKWANA,	NOTICE SERVED BY DS
6416	MCA/260/2018	20/03/2018	PARMAR RAMAJIBHAI MITHABHAI,	MR ANVESH V VYAS	IN CHARGE OF POLICE INSPECTOR,	GOVERNMENT PLEADER
6417	MCA/270/2018	16/04/2019	DEVENDRAKUMAR TRIVEDI,	MR VAIBHAV A VYAS	ANJU SHARMA, IAS,ANIL NAKUM, IAS,K.K. NIRALA, IAS,,N.A. SANGANI, PRINCIPAL,P.N. RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER,NOTICE SERVED
6418	MCA/275/2018	15/06/2018	JAGRUTIBEN SOHAMKUMAR ACHARYA,	MR.ADITYA J PANDYA	SOHAMKUMAR ALIAS MIKI DIPAKKUMAR ACHARYA,	BHAGIRATH N PATEL
6419	MCA/277/2018	24/09/2019	NIHARIKA D/O PRAVINKUMAR NARUKA,	MR ANVESH V VYAS	RAVI ARUNKUMAR RISALDAR,	MR. NISARG N JAIN
6420	MCA/279/2018	07/02/2019	GIRISHBHAI DAHYABHAI DAVE,	MR NIRAV C SANGHAVI	BHARATBHAI VYAS,PRAVINABEN B.K.,MUKESHBHAI SURI	,NOTICE SERVED,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
6421	MCA/280/2018	07/02/2019	JAMOD DHIRAJLAL BHAGWANBHAI,	MR NIRAV C SANGHAVI	BHARATBHAI VYAS,PRAVINABEN B. K.,MUKESHBHAI PURI, PRINCIPAL,	,MR RR TRIVEDI,MR BHAVESH P TRIVEDI
6422	MCA/281/2018	04/05/2018	DIMPALBEN MILANBHAI BHATT,	MR RAXIT J DHOLAKIA	MILANBHAI DINESHBHAI BHATT,	MR MAHESH K POOJARA
6423	MCA/287/2018	21/03/2018	KOMALBEN HARSHKUMAR RANA,	A K PRAJAPATI	BHARATKUMAR PRAVINBHAI VAGHELA,	DS AFF.NOT FILED (N)
6424	MCA/289/2018	25/06/2018	NARENDRA NARMADA PRASAD SINGH,	MR GAURAV K MEHTA	UNION OF INDIA,ANIL KUMAR GUPTA, GENERAL MANAGER,,ANSHUMAN SHARMA, MANAGING DIRECTOR,DIRECTOR, I.P. GAUTAM	NOTICE NOT RECD BACK,MR RAVI KARNAVAT
6425	MCA/300/2018	31/01/2019	JITENDRABHAI RAMABHAI PATEL,PRAVINSINH FATTESINH SURATIYA,NAVINCHANDRA THAKORBHAI PATEL,JITENDRABHAI KANTIBHAI PATEL,JAYSHRIBEN DURGASHANKAR PANDYA,NITABEN H TRIVEDI	SUDHANSHU A JHA	PARSHOTTAMBHAI NARANBHAI UKANI,MADHAVJIBHAI VASHRAMBHAI PATEL,DHARMESHBHAI M PATEL, ADMIN. OFFICER,UMEDSINH N RATHOD, DISTRICT EDUCATION OFFICER	,NOTICE SERVED,MS MAMTA R VYAS
6426	MCA/305/2018	21/03/2018	ILABEN YASHWANTBHAI TRIVEDI,MAYABEN HIRALAL CHAUHAN,PUSHPABEN MAGANLAL PANDYA,MENABEN PRANJIVANDAS PATEL,DUSHYANT MAHESHBHAI PANDYA	(MR ANAND L SHARMA)	MILIND TORVANE,ANIL MUKIM	NOTICE SERVED
6427	MCA/308/2018	21/03/2018	RANJANBEN AMBALAL KHADILYA,SHEELABEN ISHWARLAL THANKI,CHHAYABEN LALJIBHAI AMRANI,HARIGANGABEN MOHANLAL PANSHINIYA,GAJRABEN MALABHAI CHAUHAN,SULOCHANABEN MAFATLAL THAKKAR,NEELABEN DEVRAMBHAI SHRIMALI,PUSHPABEN MALJIBHAI CHAUHAN,CHARUBEN NARMADASHANKAR PANCHOLI,HEMANGINIBEN BALCHANDBHAI PARMAR,KANTABEN ISHWARBHAI GOHIL W/O ISHWARBHAI GOHIL,SITABEN AMBALAL CHAVDA,KOKILABEN BABULAL PARMAR	(MR ANAND L SHARMA)	MILIND TORVANE,ANIL MUKIM, SECRETARY	NOTICE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6428	MCA/309/2018	10/08/2018	PATEL INDIRABEN JORABHAI,PATEL SATISHKUMAR SHANKARLAL,LAMBODAR NARESHBHAI PUNDLIBHAI,PATEL RAMESHBHAI CHATURBHAI,PANDYA KANUBHAI MOHANLAL,MAKWANA AMARSINH NATHJI,BHATTT ATULKUMAR PURSHOTTAMDAS,PATEL CHHANALAL BHOLABHAI,MAKWANA VECHATJI MAGANJI,RANA KANUJI JESANGJI,RATHOD RANJIBHAI HARMANBHAI,THAKOR BHAILALBHAI SHIVABHAI,CHAVDA RUPSINH JENABHAI,KHANNA SHAILESH NAVJIBHAI,MODI RAJNIKANT MAHASHUKLA,VYAS VIPUL SHASHIKANTBHAI,KORADIA VATSAL KANTILAL,RAVAL BHARATKUMAR KANTILAL,PATEL VISHNUBHAI MANILAL,RAVAL INDUBEN SENDHBHAI,RAVAL VINUBHAI MANUBHAI,BARAIYA GANGABEN NATUBHAI,HARIJAN SHANTILAL PUNAMBHAI	MR HRIDAY BUCH	SHRI AYUREVEDC VIKAS MANDAL,,	MR HARDIK H PANDIT
6429	MCA/310/2018	08/03/2018	NARESHBHAI MOHANBHAI PATEL,	CHETANKUMAR V DARJI	PRINCIPAL DISTRICT JUDGE, A C JOSHI,	
6430	MCA/311/2018	14/12/2018	CHAM ICE AND COLD STORAGE,PREMJI KANJI CHAM,CHAM FAMILY TRUST	MR NIRAV C THAKKAR	PREMILABEN RAMESHBHAI CHAM,RAMESHBHAI KANJIBHAI CHAM	
6431	MCA/312/2018	21/03/2018	NAYNABEN HARIPRASAD SHUKLA W/O HARIPRASAD SHUKLA,	(MR ANAND L SHARMA)	MILIND TORVANE,ANIL MUKIM	NOTICE NOT RECD BACK
6432	MCA/313/2018	21/03/2018	VILASBEN TRAMBAKLAL PATHAK,	(MR ANAND L SHARMA)	MILIND TORVANE / ANUPAM ANAND,ANIL MUKIM SECRETARY	NOTICE NOT RECD BACK
6433	MCA/318/2018	29/11/2018	LEELABEN MAHESHBHAI SENVA,MAHESHBHAI AMRATBHAI SENVA	MR NIRAV R MISHRA	STATE OF GUJARAT,POLICE INSPECTOR, SANAND,R V ANSARI DISTRICT SUPERINTENDENT OF POLICE, AHMEDABAD (RURAL),COMMISSIONER OF POLICE, AHMEDABAD,KHEMABHAI ATMARAM SENVA,TAKHUBEN W/O KHEMBAHI SENVA,PASHABHAI VEERABHAI SENVA,GAVIBEN PASHABHAI SENVA,JANTIBHAI KAJIBHAI SENVA,PARESHBHAI GANPATBHAI SENVA,STATE OF GUJARAT	
6434	MCA/319/2018	15/02/2019	DEVKUMAR SURAJBHAI KARPADA,	MR SAMIR B GOHIL	TUSHAR DHOLAKIYA,MUNIR VORA	NOTICE SERVED,MR HS MUNSHAW
6435	MCA/326/2018	19/04/2018	JUGAJI RANCHHODJI THAKORE,	MR BHUNESH C RUPERA,TORAL M RATHOD	POLICE INSPECTOR (M S ASARI),	
6436	MCA/328/2018	27/08/2018	YOGESH VINODCHANDRA AMIN,	MR NEERAJ J VASU	ELITE INFRASTRUCTURE - A PARTNERSHIP FIRM,VIDIP CO OPERATIVE HOUSING SOCIETY LIMITED	(MR S N THAKKAR),MR BAIJU JOSHI
6437	MCA/334/2018	16/01/2019	ASHOKKUMAR VIKRAMSINH SOLANKI,JUVANSINH PARASOTTAMDAS CHAUHAN,BHUPENDRABHAI MAGANBHAI KAPADIYA	MR M T SAIYAD	S A CHAVDA ACCOUNT OFFICER,	GOVERNMENT PLEADER
6438	MCA/335/2018	16/01/2019	PARIMALKUMAR RAMESHBHAI VALVI,DANIYELBHAI DHARYABHAI VALVI,GAMANBHAI TUKADIYABHAI GAMIT,HASMUKHBHAI MAGANBHAI GAMIT,VANIYABHAI GURJIBHAI VASAVA,ALKESHBHAI RUVAJIBHAI GAMIT,KAVITABEN RADATYABHAI GAMIT,BHARATBHAI REVJIBHAI GAMIT,SHANTILAL RAVJIBHAI VALVI,HIMANSHUBHAI ARVINDBHAI VASAVA,GITABEN ZINABHAI VASAVA	MR M T SAIYAD	S A CHAVDA ACCOUNT OFFICER,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6439	MCA/336/2018	18/01/2019	VIJAYBHAI MANDABHAI PATEL,ZAVERBHAI CHANDUBHAI BHUSARA,KAMLESHKUMAR RAMANBHAI PATEL,SHAKUNTALABEN MOHANBHAI PATEL,MAHESHBHAI NIGHALBHAI PATEL,VIBHUTIBEN NAROTTAMBHAI PATEL,UMESHBHAI BABUBHAI PATEL,SHEETALBEN RAVIYABHAI PATEL,KALPANABEN PRAMODBHAI PATEL,SHANTUSHBHAI JAMNABHAI BHOYA,,CHANDANBEN NAGINBHAI PATEL,MOHANBHAI JANUBHAI BHOYA,DHIRUBHAI BHIKHUBHAI VANZRE,JAGDISHBHAI CHHITRABHAI GAVLI,PRABHAVATI BABANBHAI JADAV,NANDABEN CHHOTUBHAI PATEL,MANUBHAI RAMANBHAI PATEL,TINABEN RASIKBHAI PATEL,BABUBHAI JANUBHAI BHOYA,MAMTAKUMARI ARVINDBHAI PATEL,PANKAJKUMAR RAMESHCHANDRA PATEL,GANGARAMBHAI BALUBHAI RAUL,PANDUBHAI BALUBHAI BHOYA,SHANTIBEN NAVSUBHAI GANVIT,ANDRESHBHAI DEVUBHAI BHANVAR,SONEBHAI BHIVAJIBHAI THORAT,MANISHABEN SAPURBHAI PATEL,JYO TIBEN RAMESHCHANDRA PATEL,SHEELABEN RAMESHCHANDRA PATEL,BHAGUBHAI KISHANBHAI PATEL,KALPESHBHAI MANIYABHAI HALPATI,CHHAYABEN RAMANBHAI PATEL,BHARATBHAI IBRAMBHAI RAUT,PRITIBEN BALUBHAI PATEL,SAMBAR LAXMANBHAI BARSUBHAI	MR M T SAIYAD	S A CHAVDA ACCOUNT OFFICER,	GOVERNMENT PLEADER
6440	MCA/337/2018	16/01/2019	SODHA RAJESHWARI CHANDUBHA,VIKRAMKUMAR HASMUKHLAL TRIVEDI,BINALBEN RAJNIKANT UPADHYAY,ISHWARBHAI PRAVINBHAI NAYAK,MITABEN GOPALJI VAGHELA,DIPALI NARANJI PARMAR,BHARTI VALLABHDAS KATUVA,VARSHABEN MOHANLAL TANK,PAVANI KOKILABEN HANSRAJBHAI,HANSABEN LALJIBHAI CHAUHAN,RASHMIBEN RAYDHANBHAI VIRDA,NANDABEN HARIBHAI GUNSAI,RAMJI KARSHAN GOYAL,PRAMJI HARIRAM KAPDI	MR M T SAIYAD	S A CHAVDA ACCOUNT OFFICER,	
6441	MCA/340/2018	06/10/2018	KISHOR MANJIBHAI SANCHANIYA,	MS VIDHI J BHATT	PUNAMCHAND PARMAR,,JAYANTI S. RAVI, DIRECTOR/COMMISSIONER,,R. M. ZALA, REGISTRAR	NOTICE SERVED,MR MITUL K SHELAT
6442	MCA/371/2018	20/11/2019	CHHAYABEN D/O KANUBHAI SUTHAR,	MR IMTIYAJ M KURESHI	MISTRY SHIRISHKUMAR JAYANTILAL,	MR JIGAR D DAVE
6443	MCA/372/2018	07/01/2020	OILEX NL HOLDINGS (INDIA) LIMITED,	JAYANI B SHAH	ENVIRO CARE TECHNOCRATS PRIVATE LIMITED,	MR. CR BUDDHADEV
6444	MCA/392/2018	09/05/2018	VIDHI KATHAN PATEL D/O ODHAVJIBHAI JETHABHAI SARDHARA,	(MR NIRAL R MEHTA)	KATHAN GIRISHBHAI PATEL,	MR DIGANT B KAKKAD,MR. SURAJ A SHUKLA
6445	MCA/397/2018	26/09/2019	JAGRUTIBEN W/O NILESHBHAI GADHIYA,	URVESH M PRAJAPATI	NILESHBHAI BHIKHABHAI GADHIYA,	(MR JR DAVE),MR.VISHAL J DAVE
6446	MCA/400/2018	08/08/2019	THAKOR SAPNA D/O PRAMODJI ATULJI AND W/O CHAUHAN SURENDRASINH CHHATRASINH,	HCLS COMMITTEE,MR. MAULIK M SONI	CHAUHAN SURENDRASINH CHHATRASINH,	MR SAURABH M PATEL
6447	MCA/402/2018	08/05/2019	TRIKAMBHAI GOVINDBHAI PARMAR,	MR ND SONGARA	RAJ GOPAL (IAS) STATE OF GUJARAT,MANOJ AGGARWAL (IAS) DEVELOPMENT COMMISSIONER,MANISHKUMAR BANSAL DISTRICT DEVELOPMENT OFFICER,KAMAXI T PANCHAL TALUKA DEVELOPMENT OFFICER,HITENDRASINH PRAVINSINH ZALA SARPANCH	,MR HS MUNSHAW,MR Y J PATEL
6448	MCA/403/2018	21/02/2019	MINABEN BHARATKUMAR KATARIYA,HARSH BHARATKUMAR KATARIYA BEING MINOR REPRESENTED THROUGH PETITIONER NO 1	Ms. HIMANI KINI	BHARATKUMAR DAHYABHAI KATARIYA,	NOTICE SERVED
6449	MCA/404/2018	01/02/2019	PATEL PRAVINBHAI MOTIBHAI,	MR. BK. RAJ	BHATT RASMIKANT JAYASHANKAR,BHATT CHAITAL RASMIKANT	MR VIMAL A PUROHIT

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6450	MCA/405/2018	08/05/2019	ABDULBHAI RASULBHAI NIYATAR,MUBARAKBHAI SIRAJMAHMAD KURESHI	MR ND SONGARA	RAJ GOPAL(IAS),MANOJ AGGARWAL, DEVELOPMENT COMMISSIONER,MANISHKUMAR BANSAL, DISTRICT DEVELOPMENT OFFICER,KAMAXI T. PANCHAL, TALUKA DEVELOPMENT OFFICER,HITENDRASINH PRAVINSINH ZALA, SARPANCH	,MR HS MUNSHAW
6451	MCA/413/2018	17/07/2018	RUCHA BHANUBHAI PATEL,	MR AD OZA	STATE OF GUJARAT,ANUP KUMAR SINGH,GHANSHYAM PATEL	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
6452	MCA/416/2018	10/04/2018	P. S. RANBHAN(PRAVINKUMAR SHANTILAL RANBHAN),	MR VAIBHAV A VYAS	ANIL MUKIM IAS,,	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
6453	MCA/420/2018	22/02/2018	MANSUKHBHAI BHAGWANJIBHAI PATEL (CHHATROLA),	MR. KALRAV R PATEL	STATE OF GUJARAT,TALUKA DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER,MAMLATDAR,DEPUTY COLLECTOR, MORBI,I. K. PATEL, COLLECTOR, MORBI	
6454	MCA/421/2018	14/12/2018	PRAGNESH VINODBHAI CHAUHAN,	MS. KRUTI M SHAH	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,PRAHLADSINH PARMAR, POLICE INSPECTOR	,GOVERNMENT PLEADER
6455	MCA/423/2018	02/07/2018	PATELIYA GALABHAI MASURBHAI,	MR VIJAY N RAVAL	PANKAJ KUMAR, SECRETARY,A.K.PRAJAPATI, DEPUTY COLLECTOR,G.M.ANSARI, EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6456	MCA/441/2018	23/08/2018	PUNJBHAI SURIGBHAI KHAVAD,	MR SANJAY M AMIN	EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
6457	MCA/450/2018	26/02/2018	RAVJIBHAI MOOLJIBHAI PATEL,	MR P A MEHD	P. BHARTI,,	
6458	MCA/456/2018	03/05/2018	CHAITANYA GYANDEVPRASAD JOSHI,DHARMSIBHAI NATHABHAI RANK	TANNA ASSOCIATES	SANJAY PRASAD,	GOVERNMENT PLEADER
6459	MCA/457/2018	03/05/2018	BALKRUSHNA PRATAPCHANDRA BRAHMKSHTRI,DIPAK MANUBHAI PATEL,CHANDUBHAI VIRJIBHAI SAVALIYA,DEEPAK BALKRISHNARAO PATIL,SATISH BALKRISHNA DESHPANDE,NARESH HASMUKHLAL KELAWALA,PINESHKUMAR VASANTLAL PARIKH,VINODKUMAR SOHANLAL SHARMA,KANJIBHAI BABALDAS PATEL,PURSHOTTAMDAS BHAGWANBHAI PATEL,VEER SINGH MOHAN SINGH RATHORE,BHARATSINH CHHABINATHSINGH CHANDEL,HARESHBHAI CHHOTALAL NAKHASHI,RAMESHBHAI MADAHVLAL PATEL,SHAILESHKUMAR KESHAVLAL MODY,VIJENDRA SINGH HUKAMCHAND DABAS,MAHENDRA CHELJIBHAI DESAI,SUNIL RAMBHAI CHAUDHARY,RAHEMTULLAH RASULBHAI MOMIN,CHAITANYA GYANDEVPRASAD JOSHI,,VISHNUPRASAD BHIKHULAL KHARADI,ROHITKUMAR GORDHANDAS SHAH,BHARATSINH KHODUBHAI ASWAR	TANNA ASSOCIATES	SANJAY PRASAD,	GOVERNMENT PLEADER

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6460	MCA/458/2018	03/05/2018	SHAILESHKUMAR KANTILAL BHAVSAR,PINESHKUMAR VASANTLAL PARIKH,DINESHKUMAR MAGANLAL BHAYANI,YOGESH LAXMIKANT VYAS,DINESHKUMAR JETHALAL GHODASARA,BHOLANATH [USHOTTAM JOSHI,PURNIMA BHARAT JANI,JIGAR JIVANLAL HASNANI,SWETA PARESH PANDYA,DIPAK BALKRINARAO PATIL,DIPAK MANUBHAI PATEL,MAHESH TRIBHOVANDAS PANCHAL,JAGDISHKUMAR AMBALAL PATEL,SANATKUMAR KANTILAL RAVAL,GHANSHYAMBHAI CHAURBHAI MANDALI,VIJAY PANDURANG BELSARE,DEVENDRA SHEKHAR NAURIYAL,PREMDAS VINODBHAI PATEL,MANOJKUMAR MOTILAL TRIVEDI,ARJANBHAI JIVRAJBHAI DHAMI,FULABHAI POPATBHAI SAVALIA,RAJESHKUMAR SHANTILAL JOSHI,NITESHKUMAR PORSHOTTAMDAS SARVAIYA,SATISH BALKRISHNA DESHPANDE,PARESH RATILAL PANDYA,KANTILAL MAGANLAL PANCHAL,SUBHASHCHANDRA CHIMANLAL DUBAL,RAM KAILASH MISHRA,ROHITKUMAR GORDHANDAS SHAH,KISHANKUMAR NARANDAS WADHWANI,AVINASH MADHUKAR PANDE,JAYESH SHANTILAL PATEL,KOTIKALAPUDI SRIRAM MURTHY,RAVIKALA KOTIKALAPUDI MURTHY	TANNA ASSOCIATES	SANJAY PRASAD,	GOVERNMENT PLEADER
6461	MCA/461/2018	29/11/2018	DIPAK KANTILAL DAVE,	MR CB DASTOOR	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER H.L. THAKAR	GOVERNMENT PLEADER
6462	MCA/466/2018	19/07/2018	DAKSHABEN PRAMODRAY DAVE WD/O PRAMODRAY H DAVE,	MR. KRUNAL K MODI	STATE OF GUJARAT,HIGHER EDUCATION COMMISSIONERATE,DHARMANDRA M PATEL - HEMCHANDRACHARYA NORTH GUJARAT UNIVERSITY,A R MAKWANA CHIEF ACCOUNTS OFFICER	NOTICE SERVED,MR SIDDHARTH H DAVE
6463	MCA/467/2018	09/03/2018	NASRIN MOHIBI,	MR HASIT DAVE	HAMID ABDULKADAR NAWAB,	
6464	MCA/475/2018	13/03/2019	KANJIBHAI DHULABHAI KOLI,	MR TR MISHRA	SIVAM PARSHOTTAMBHAI BHIKHA,PARSHOTTAMBHAI BHIKHABHAI SHIVKUMAR OR HIS SUCCESSOR IN OFFICE,HASMUKH PAGJIBHAI BORAD	MR PJ KANABAR
6465	MCA/478/2018	03/07/2018	JAGRUTIBEN JERAMBHAI TANDEL,	MS SHILPA R SHAH	B J BRAHMBHATT STATE OF GUJARAT,SUNAINABEN TOMAR SECRETARY EDUCATION DEPARTMENT,M I JOSHI(MAHESHCHANDRA ISHVARLAL JOSHI) PRESIDENT,N G VYAS(NAVINCHANDRA G VYAS) DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6466	MCA/482/2018	01/02/2019	GANGARAM UMEDBHAI PATEL,TUSHAR GANGARAM PATEL	MR ANKIT SHAH	STATE OF GUJARAT,DISTRICT EDUCATION OFFICER (PRIMARY EDUCATION),,UTTAR GUJARAT YUVAK MANDAL,CHAIRMAN JAYANTIBHAI K PATEL,SECRETARY MANSUKHBHAI NAGARDAS PATEL	,DIPAK N JOSHI
6467	MCA/499/2018	08/03/2018	FULABHAI RANCHHODBHAIPATEL DHIRAJBEN F PATEL(SINCE DECEASED THROUGH HEIR),,	(MR MB GANDHI),MR CHINMAY M GANDHI	SUGARABIBI SIDHUKHAN PATHAN,HAIDERBHAI SIDHUKHAN PATHAN,SIRAJ SIDHUKHAN PATHAN,A. R. KUMAR	
6468	MCA/502/2018	04/05/2018	REKHABEN BABUBHAI VASAVA W/O SATISHBHAI DAHYABHAI PATEL,	MR SHUSHIL R SHUKLA,DHWANI R TRIPATHI	PATEL SATISHKUMAR DAHYALAL,	MR RAXIT J DHOLAKIA
6469	MCA/508/2018	07/05/2018	VARSHABEN W/O NILESHBHAI SODHA D/O PRAVINBHAI VAGHELA,	MR. NIKUNJ KANARA	NILESHBHAI BHARATBHAI SODHA,	HCLS COMMITTEE,MR ATIT D THAKORE
6470	MCA/511/2018	03/05/2018	BHUMIKABEN CHETANKUMAR PATEL,	MR PRATIK B BAROT	CHETANKUMAR FULCHANDBHAI PATEL,	NOTICE SERVED
6471	MCA/537/2018	18/01/2019	GREEN HOUSE FARMERS ASSOCIATION,MEHUL VINUBHAI NASIT	,MR AS ASTHAVADI	GANESHBHAI H. PATIL,	MR BHUSHAN B OZA

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6472	MCA/538/2018	31/07/2018	ANJANABEN JAYANTIBHAI NIRMAL,	MR RAXIT J DHOLAKIA,PRIYANK A TRIVEDI	MITESHBHAI SHARADBHAI PADIA,	(MR UMESH A TRIVEDI)
6473	MCA/539/2018	05/12/2018	MAHESHBHAI JAGUBHAI NAIYAPARA,	MR TR MISHRA	NALINBHAI THAKER OR HIS SUCCESSOR IN OFFICE,DIPSINH BHIMSINH ARYA OR HIS SUCCESSOR IN OFFICE,JVALANTBHAI MARKANDRAI RAVAL OR HIS SUCCESSOR IN HIS OFFICE	GOVERNMENT PLEADER
6474	MCA/540/2018	04/05/2018	HIRALBEN W/O BINOY MAHENDRABHAI PATEL AND D/O DHIRUBHAI HIRABHAI PATEL,	RAVI B SHAH	BINOY MAHENDRABHAI PATEL,	
6475	MCA/541/2018	20/09/2018	MANISHABEN RAHULBHAI NIMAVAT D/O NANDRAMBHAI NIMBARK,	MS BHAVIKA H KOTECHA	RAHULBHAI VINUBHAI NIMAVAT,	MR BRIJESH K RAMANUJ
6476	MCA/542/2018	12/02/2019	BHAGWAN RAGHURAMBHAI JANI,	MS SEJAL K MANDAVIA	AYUSH OAK,D.A. JOGADIYA	MR HS MUNSHAW
6477	MCA/543/2018	18/06/2019	RAMUBHAI KHALAPBHAI PATEL,GUJARAT RAJYA ARDHA SARKARI AUDHYOGIK KARMCHARI SANGH,	MR PH PATHAK	R. J. RAO,N.K. BHARDWAJ,M.M. GAMIT	GOVERNMENT PLEADER,NOTICE SERVED
6478	MCA/544/2018	13/09/2019	HETALBEN RANJIKANT CHANASANA,	MR PREMAL S RACHH	RAJNIKANT BHARATBHAI CHANASANA,	MR HARSHADRAY A DAVE
6479	MCA/545/2018	22/08/2019	KAILASHBA AJAYSINH CHAVDA,	MR PREMAL S RACHH	AJAYSINH KHEGASINH CHAVDA,	MR NK MAJMUDAR
6480	MCA/546/2018	05/07/2018	RAJENDRASINH SARJANSINH GOHIL,	,TURMISH B KANIYA	P.D.Gondaliya, POLICE SUB - INSPECTOR,	GOVERNMENT PLEADER
6481	MCA/547/2018	01/03/2019	HARIBEN WIDOW OF BALVANTBAI GOVINDBHAI PATEL,HARIBEN WIDOW OF BALVANTBAI GOVINDBHAI PATEL,CHETANBHAI BALVANTBHAI PATEL,PADMABEN DAUGHTER OF BALVANTBHAI PATEL,REKHABEN DAUGHTER OF BALVANTBHAI PATEL (EXPIRED ON 4/08/1994),KUMUDBEN DAUGHTER OF BALVANTBHAI PATEL,BIPINCHANDRA GOVINDBHIA PATEL (DIED ON 13/01/2010),DECEASED DHANSUKHBAI GOVINDBHIA PTEL,INDRABEN GOVINDBHAI PATEL,MAHESHBHAI DHANSUKHBHAI PATEL,NIRUBEN GOVINDBHAI PATEL,JYOTIBEN GOVINDBHAI PATEL,SURESHBHAI GOVINDBHAI PATEL,VASUBEN DAUGHER OF GOVINDBHAI PATEL,BHARTIBEN DAUGHTER OF GOVINDBHAI PATEL,DECEASED HASMUKHBHAI GOVINDBHAI PATEL,LILABEN HASMUKHBHAI PATEL,KAPILBHAI HASMUKHBHAI PATEL,BHUPENDRABHAI HASMUKHBHAI PATEL,NANDUBEN (DIED ON 14-08-2007) (WRONGLY SHOWN AS MADHUBEN),NIRUBEN BIPINBHAI PATEL,BHARATBHAI BIPINBHAI PATEL,MANISHBHAI BIPINBHAI PATEL,JAGRUTIBEN BIPINBHAI PATEL	,MR NIRAV R MISHRA	DURLABHBhAi UKABHAI PATEL,DESCENDANTS OF DECEASED DAHYABHAI UKABHAI PATEL,KAMUBEN WIFE OF DAHYABHAI UKABHAI,JASWANTIBEN DAHYABHAI,DILIPBHAI DAHYABHAI PATEL,KUSUMBEN DAHYABHAI,GITABEN DAHYABHAI,PANKAJBHAI DAHYABHAI PATEL,PARVATIBEN DAHYABHAI PATLE,BHANUBEN DAHYABHAI,VALIBEN WIFE OF NAGINBHAI UKABHAI,UTTAMBHAI NAGINBHAI,JINABHAI NAGINBHAI,ISHWARBHAI NAGINBHAI,RANJANBEN NAGINBHAI,JITENDRABHAI NAGINBHAI,PARVATIBEN NAGINBHAI,PRAVINBAI NAGINBHAI,MANJULABEN NAGINBHAI,SUMANBHAI HARJIVANBHAI PATEL,PADMABEN WIFE OF MOHANBHAI HARJIVANBHAI,MADHUSUDAN HARJIVANBHAI PATEL,CHAMPAKBHAI HARJIVANBHAI PATEL,PRIYAVADANBHAI HARJIVANHAI PATEL,STATE OF GUJARAT,COLLECTOR,DEPUTY COLLECTOR,,MAMLATDAR,GUJARAT REVENUE TRIBUNAL	,MR MEHUL SHARAD SHAH,MR AMIT V THAKKAR
6482	MCA/549/2018	12/03/2019	RAJSHRIBEN CHANDRAKANT SHUKLA,	MS HARSHAL N PANDYA	JAYANTI S. RAVI, PRINCIPAL SECRETARY,ANIL MUKIM, ADDL. CHIEF SECRETARY,JAYANTI S RAVI, COMMISSIONER OF HEALTH, MEDICAL SERVICES AND MEDICAL EDUCATION,P N RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND, GUJARAT STATE,JIGNESH PARMAR, SUPERINTENDENT,JATIN MEHTA, CHIEF OFFICER	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE SERVED BY DS
6483	MCA/550/2018	12/03/2019	KANJIBHAI MAGANBHAI CHAVDA S/O MAGANBHAI CHAVDA,	MR BHAVESH B SARODE	K K PATEL,J O SHAH	GOVERNMENT PLEADER
6484	MCA/551/2018	06/12/2018	KANUBHAI MAGANBHAI TADVI,	MS VIDHI J BHATT	S K PATEL, SECRETARY, NARMADA WATER RESOURCES, WATER SUPPLY AND KALPSAR DEPARTMENT,P L CHAUDHARI, EXECUTIVE ENGINEER,P R PATEL, DY. EXECUTIVE ENGINEER,D M PATHAN,R G KANUNGO	NOTICE SERVED,(MR NIRZAR S DESAI)

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6485	MCA/552/2018	20/02/2019	SHANKERBHAI KATKABHAI CHAUDHARI,	MR ND SONGARA	NIKHILKUMAR MAHENDRABHAI RAJYGURU,	MR HARDIK C RAWAL
6486	MCA/553/2018	30/08/2018	GUJARAT STATE FERTILIZERS AND CHEMICAL GRADE-2 EMPLOYEES UNION,	MR KUNTAL A JOSHI	ANITA PARTHO GANGULI, SENIOR VICE PRESIDENT(IR),HARSHADBHAI RAGHUNATH BHRAMBHATT,A M TIWARI,	MR KUNAN B NAIK
6487	MCA/554/2018	02/05/2018	SINDHVA MANUBHAI BHIKHABHAI,	MR VAIBHAV A VYAS	SUNAINA TOMAR SECRETARY,M G MALEK	,GOVERNMENT PLEADER
6488	MCA/555/2018	26/10/2018	PRAVINBHAI KANTILAL GANATRA,	MR BAIJU JOSHI	STATE OF GUJARAT,DIRECTOR PENSION AND PROVIDENT FUND,R K RAJA TALUKA DEVELOPMENT OFFICER,C M JADHAV DISTRICT PRIMARY EDUCATION OFFICER,SANJAYSINH A CHAVDA ACCOUNTS OFFICER	,NOTICE SERVED,MR PREMAL R JOSHI
6489	MCA/556/2018	29/08/2018	TARUNA D/O JAYANTIBHAI JIVRAMBHAI PATEL W/O DINESH PATEL,	MR Y J PATEL,MR RAMESH K PARMAR	DINESH RAMANLAL PATEL,	MR DHIREN C PATEL,MR. DIVYANG A RAMANI
6490	MCA/557/2018	18/01/2019	PATEL JYOTSHNABEN DILIPKUMAR,PATEL PRAVINABEN JAYESHBHAI,PARMAR DAKSHABEN KHODABHAI	MR K I KAZI	J.M.PATEL,	MR MP PRAJAPATI
6491	MCA/558/2018	02/05/2018	SIDDIQUEBHAI KASAMBHAI CHOKSI,	MR VAIBHAV N SHETH	STATE OF GUJARAT,DHAVALKIUMAR KIRITKUMAR PATEL COLLECTOR,MIHIRBHAI PRAVIKUMAR PATEL DEPUTY COLLECTOR,KHENGARBHAI KHOKHABHAI SOLANKI MAMLATDAR	GOVERNMENT PLEADER
6492	MCA/559/2018	17/04/2018	PRIYANKA GIRISHBHAI GAUD,	MS ARCHANA P PATEL	STATE OF GUJARAT,DEPUTY INSPECTOR OF GENERAL OF POLICE,POLICE COMMISSIONER,DEPUTY SUPERINTENDENT OF POLICE,POLICE SUB INSPECTOR	
6493	MCA/560/2018	17/01/2019	HARSHIDABEN BHARATBHAI DESAI W/O BHARATBHAI DESAI,	MS MAMTA R VYAS	P. J. PATEL,B.N. PATEL	MR HS MUNSHAW
6494	MCA/561/2018	01/11/2018	KAZI SUMAIYA SHARIFMIYA,	MR DIPEN K DAVE	KURESHI ARIFKHAN RASULKHAN,	REFUSED SERVED (N)(10)
6495	MCA/562/2018	31/08/2018	SHAKRAJI RANCHHODBHAI MAKWANA,	MR SACHIN D VASAVADA	RAJIV INDRAVADAN MODI,MANAGING DIRECTOR,	
6496	MCA/564/2018	13/12/2018	NAGARBHAI KARSANBHAI MAKWANA,	MR ND SONGARA	SHRI RAJ GOPAL,MANISHKUMAR BANSAL,KAMINIBEN B PANCHAL,HITENDRASINGH PRAVINSINH ZALA	,MR HS MUNSHAW,MR Y J PATEL
6497	MCA/565/2018	05/05/2018	NASIR ABBAS PINJARI,	MR P P MAJMUDAR	ANKUR PATEL,	
6498	MCA/566/2018	07/05/2018	VIJUBEN DAYALBHAI SAVANI,TRUPTIBEN DAYALBHAI SAVANI,HETALBEN DAYALBHAI SAVANI(NOW DELETED),HARDIK DAYALBHAI SAVANI,JADIBEN KANJIBHAI SAVANI	MR YOGEN N PANDYA	BIJALBHAI NAGJIBHAI BHARWAD,EAGLE CORPORATION PVT LTD,NEW INDIA ASSURANCE CO. LTD.	NOTICE NOT RECD BACK,NOTICE SERVED,MR GC MAZMUDAR,MR HG MAZMUDAR
6499	MCA/568/2018	12/07/2018	FARID AHMED MOHAMMEDBHAI NAGORI,	MR K I KAZI	M THENNARASAN COMMISSIONER,	MR KAUSHAL D PANDYA
6500	MCA/570/2018	18/01/2019	HUSSAINSHA ALISHA SAIYYAD,	MR PH PATHAK	VIKRAMSINH I RATHOD,	GOVERNMENT PLEADER
6501	MCA/571/2018	18/01/2019	BIJAL DESHARA KOLI,	MR PH PATHAK	VIKRAMSINH I RATHOD,	GOVERNMENT PLEADER
6502	MCA/572/2018	03/10/2018	MANGALBHAI MADHABHAI SOLANKI SINCE DECD. THROUGH SHANTABEN WD/O MANGALBHAI MADHABHAI,DAHYABHAI CHAKUBHAI HARIJAN,SOLANKI ABHESINH NARSINH SINCE DECD. THROUGH MANIBEN WD/O ABHESINH NARSINH,AMRABHAI RAMJUBHAI PARMAR,CHATRABHAI BHULABHAI CHAUHAN,SHABHAIBHAI DAMABHAI RATHOD,MANIBEN ABHESINH SOLANKI,BHOI JENABHAI SUKABHAI,CHAUHAN DHULABHAI SHANABHAI	,MR DIPAK R DAVE	C N RATHWA, EXECUTIVE ENGINEER,P N RAOL, DIRECTOR,RAJ GOPAL, SECRETARY	GOVERNMENT PLEADER,MR UM SHASTRI
6503	MCA/573/2018	30/08/2019	UMABA D/O DANSINH SOLANKI AND W/O DIGVIJAYSINH NATVARSINH JADEJA,	,ARCHITA M PRAJAPATI	DIGVIJAYSINH NATVARSINH JADEJA,	RULE SERVED BY DS

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6504	MCA/574/2018	25/02/2019	VAGHELA HITENDRASINH SURSINGH,	MS G R VIJAYALAKSHMI	K.B.UPADHYAY COMMISIONER OF HIGHER EDUCATION,BHANUKUMAR KHUMJIBHAI JAIN	GOVERNMENT PLEADER
6505	MCA/575/2018	11/06/2018	PRAMODBHAI ARVINDBHAI PATEL,	MR NK MAJMUDAR	RAJGOPALAN(IAS),	
6506	MCA/576/2018	07/08/2018	DAKSHABEN MAHENDRABHAI PATEL,	MR ADIL R MIRZA	YOGESHKUMAR PRABHUBHAI PATEL,	NOTICE SERVED
6507	MCA/577/2018	23/09/2019	EESHITA @ ISHITA D/O VIJAYKUMAR DESAI,	SAN ASSOCIATES LLP	ROHAN HEMANTBHAI DESAI,	MR YN RAVANI
6508	MCA/578/2018	09/01/2019	RAMILABEN KAMLESH PARMAR D/O GULABBHAI UKABHAI PARMAR,	HCLS COMMITTEE,AVANI V PATEL	KAMLESH PARSHOTTAMBHAI PARMAR,	MS SUNEETA R SHUKLA
6509	MCA/579/2018	18/04/2018	SIDDHARTH SIVPRASAD BHARDWAJ THROUGH POA BHARATKUMAR GORDHANBHAI SOLANKI,	MS NAMRATA HARISHBHAI CHAUHAN,MR BHAVIK R SAMANI	STATE OF GUJARAT THROUGH THE PUBLIC PROSECUTOR,COMMISSIONER OF POLICE, SURAT,POLICE INSPECTOR,POLICE INSPECTOR	GOVERNMENT PLEADER
6510	MCA/580/2018	25/04/2018	DHULABHAI DANABHAI VANKAR,VIJAYSINH JAYSINH PATEL	,MR BHARAT T RAO	PANKAJKUMAR OR HIS SUCCESSOR,S. K. LANGA, IAS OR HIS SUCCESSOR	
6511	MCA/581/2018	25/04/2018	JAGATSINH MANGALSINH PARMAR,	MS VINITA S VINAYAK,MR DAXAY D PATEL	PANKAJ KUMAR, IAS,S. K. LANGA, IAS OR HIS SUCCESSOR IN OFFICE	
6512	MCA/582/2018	25/04/2018	SHIVABHAI BHAIJIBHAI MACHHI,	MS VINITA S VINAYAK,MR DAXAY D PATEL	PANKAJ KUMAR, IAS OR HIS SUCCESSOR IN OFFICE,S. K. LANGA, IAS OR HIS SUCCESSOR IN OFFICE	
6513	MCA/583/2018	06/04/2018	HARISH SHASHIKANT PATEL,	MR TARAK DAMANI	SHRI B.B.PATEL,	LAW OFFICER BRANCH,MR HEMANG M SHAH
6514	MCA/584/2018	07/01/2019	JIGNESH SATISHBHAI SHAH,VINODKUMAR GOVINDBHAI CHUDASAMA,MULJIBHAI MADHABHAI BARIYA	,MR HJ DHOLAKIA	J. G. HIGRAJIA,DIGVIJAYSINH D JADEJA	MR HS MUNSHAW
6515	MCA/585/2018	12/12/2018	MILTEX LIMITED PVT. LTD.,	MR. MANOJ T DANAK	STATE OF GUJARAT,C.R. KHARSAN, IAS,DISTRICT DEVELOPMENT OFFICER	
6516	MCA/586/2018	22/01/2019	PRAVINLAL KALYANDAS RANA,	MR GM JOSHI	M. K. JADAV,P.V.VYAS,ABHAY M. BARVEY	GOVERNMENT PLEADER
6517	MCA/587/2018	04/05/2018	LALITABBEN JAGDISHBHAI MALVIYA D/O PUKHRAJ LOHAR,	MR N R DESAI,JATIN V YADAV	JAGDISHBHAI MOHANBHAI MALVIYA,	NOTICE SERVED
6518	MCA/588/2018	14/08/2018	NARUDDIN P JIVANI,HEMRAJ M TANK,KANTILAL RATILAL VADALIYA,GIRISH K JANI,KRISHNAKUMAR N PATEL,LAXMANBHAI D PATEL,MADHUBHAI M PATEL,NATVARLAL J PATEL	MR BHARGAV HASURKAR	STATE OF GUJARAT,ANJU SHARMA IAS, PRINCIPAL SECRETARY,K K PATEL, DEPT. SECRETARY, PENSION AND TREASURY,JOINT SECRETARY, EDUCATION DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED
6519	MCA/589/2018	14/08/2018	PRABHUDAS C BAROT,	MR BHARGAV HASURKAR	STATE OF GUJARAT,ANJU SHARMA, IAS, PRINCIPAL SECRETARY,K K PATEL, DEPT. SECRETARY, PENSION AND TREASURY,JOINT SECRETARY, EDUCATION DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED
6520	MCA/590/2018	30/08/2019	JYOTSNABEN WD/O NILESHBHAI NATUBHAI SODHA (PARMAR),	MR. ABHISHEK A JOSHI	BHARATBHAI NATUBHAI SODHA (PARMAR),LALITABEN NATUBHAI SODHA (PARMAR),DHARMARAJ RAMKUMAR MEENA (DRIVER),MUNGIDEVI KAILASHCHAND (OWNER),ORIENTAL INSURANCE CO. LTD,RAHULKUMAR BHAGVANBHAI VANKAR (DRIVER),MAHEMUDABEN ALIMIYA SHAIKH (OWNER),TATA AIG GENERAL INSURANCE CO. LTD	NOTICE SERVED BY DS,DELETED,MR VA MANSURI,MR RITURAJ M MEENA,MR RATHIN P RAVAL,MS DIMPLE A THAKER
6521	MCA/591/2018	17/04/2018	D.D.DAMOR,	MR KARTIK V PANDYA	K.K.NIRALA, DIRECTOR OF TECHNICAL EDUCATION,	GOVERNMENT PLEADER
6522	MCA/592/2018	25/06/2019	NENCY D/O RASIKBHAI KANJIBHAI AND W/O DESAI DHRUVKUMAR VINODBHAI,	MR TANMAY B KARIA	DESAI DHRUVKUMAR VINODBHAI,	MR PUNAM G GADHVI,VAISHALI J SHAH
6523	MCA/593/2018	16/07/2018	RABARI BHOJABHAI DANABHAI,	MS MAMTA R VYAS	ARVIND AGRAWAL,S. M. KHARA,R. DHANPAL	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6524	MCA/594/2018	27/09/2019	SHIVANI KAMLESHKUMAR SOMANI W/O DHAVALKUMAR ANIRUDHBHAI BHATT,	DR.ABHISST K THAKER	DHAVALKUMAR ANIRUDHBHAI BHATT,	DS AFF.NOT FILED (R)
6525	MCA/595/2018	17/09/2019	JAYABEN ASHISHBHAI NIJANANDI (PATEL) D/O DHIRUBHAI KANJIBHAI PATEL,	MR RUTURAJ NANAVATI,MR KAIVAN K PATEL	ASHISHBHAI JAYANTILAL PATEL,	REFUSED SERVED (N)(10)
6526	MCA/597/2018	29/11/2018	AABEDIN RASULKHAN SHAIKH,	MR NK MAJMUDAR	R K DHULIYA,	GOVERNMENT PLEADER
6527	MCA/598/2018	06/03/2019	AMBALAL BHERAJI CHAUDHARY,	MR.PRASHANT B SHARMA	TAHILRAM PARIMAL AWTANI,PRESIDING OFFICER	,MR DG SHUKLA,MR HARSHEEL D SHUKLA
6528	MCA/599/2018	03/04/2019	PRAMODBHAI KANJIBHAI PATEL,	(MR MB GANDHI),MR CHINMAY M GANDHI	MANOJKUMAR SAHU, OFFICIAL LIQUIDATOR, MINAL OIL AND AGRO INDUSTRIES PRIVATE LIMITED,	MR ABHIJIT P JOSHI
6529	MCA/600/2018	22/01/2019	BHATT ASHABEN LAXMISHANKER,	MS AVANI S MEHTA	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,,ADMINISTRATIVE OFFICER,,CHIEF OFFICER,	NOTICE SERVED,MR HS MUNSHAW,(MR NIRZAR S DESAI)
6530	MCA/601/2018	08/04/2019	MOHANSINH BAHADURSINH CHAUHAN,	MR ND SONGARA,MADANSINGH O BAROD	ANIL MUKIM,A.K.PARMAR	,MR HS MUNSHAW
6531	MCA/602/2018	24/07/2018	KATIYA ABDULSATTAR KASAMBHAI,	MR DHARMESH C GURJAR	ISHWARBHAI KACHARABHAI PATEL,	
6532	MCA/603/2018	06/12/2019	RUBINABANU IQUBALBHAI LUHAR,IQUBAL HUSEINBHAI LUHAR,SABERA IQUBALBHAI LUHAR,MOHMADVASIM IQUBALBHAI LUHAR,ANWARHUSEIN KAMRUDDIN LUHAR	MR JA ADESHRA	FAIYAZKHAN GULAMBHAI LUHAR,	MR PRABHAKAR UPADYAY
6533	MCA/604/2018	09/05/2018	HARDAS MALDEBHAI NANDANIYA,RAKESH NATHABHAI MAKWANA,VARUN BAVANJIBHAI SARIKHDA,MAHESH BHARATBHAI RATHOD,SATISH BHAGVANJIBHAI BHUVA,BHAVESH BHANUBHAI BAVALIYA,JAYESH ARUNBHAI AGATH,NAGAJAN KARSHANBHAI PARMAR,ZAYNIBEN NEBHABHAI GORSERA,,NATHA DEVABHAI ODEDARA,ASMITA RAMESHBHAI PARMAR,KANTILAL KARABHAI CHAUHAN	MR VAIBHAV A VYAS	SHRI N S YADAV,S D DHANANI	GOVERNMENT PLEADER,NOTICE SERVED
6534	MCA/605/2018	09/05/2018	BHARAT HARIBHAI BARIYA,JAYANTILAL PITHABHAI SOLANKI,PRITI DHIRAJLAL VAJA,SWATI SURESHBHAI LUKHA,ASHA RAMESHBHAI RAMDATTI	MR VAIBHAV A VYAS	SHRI N S YADAV,S D DHANANI	NOTICE SERVED
6535	MCA/606/2018	01/04/2019	RAMUBHAI LAVJIBHAI VAGHRI,	MS. KRUTI M SHAH	STATE OF GUJARAT,LAND ACQUISITION OFFICER (COMPETENT AUTHORITY AND DEPUTY COLLECTOR,COLLECTOR,MAMLATDAR,MUNNAKUMAR ZARGADISING	GOVERNMENT PLEADER,HCLS COMMITTEE,MR M D RAHEVAR
6536	MCA/607/2018	08/01/2019	JAGDISHKUMAR CHUNILAL GAJJAR,	MR. ASHOK A PUROHIT	STATE OF GUJARAT,SATISH A. PATEL	GOVERNMENT PLEADER
6537	MCA/608/2018	27/06/2018	NAVRACHNA EDUCATION SOCIETY,	MR SACHIN D VASAVADA	JAYANTBHAI SANGHVI,CHANDRAKANT JAYANTILAL DOSHI,MUKUNDBHAI MANUBHAI PATEL,KRUPESHBHAI NARHARIBHAI PATEL,MONALI DEVELOPERS	MR SP MAJMUDAR
6538	MCA/609/2018	13/08/2018	SWETABEN GAUTAMBHAI SOMAIYA,	BHARGAV KARIA & ASSO	GAUTAMBHAI BHIKHABHAI SOMAIYA,	DS AFF.NOT FILED (N)
6539	MCA/610/2018	21/10/2019	SHANKAR ATMARAM ZANZE,	MR MS MANSURI	BHOR INDUSTRIES LIMITED,TUSHAR TULSIDAS PANNA,DIRECTOR,	NOTICE NOT RECD BACK
6540	MCA/611/2018	21/10/2019	RAMNIVAS SHIVNARAYAN SHARMA,	MR MS MANSURI	BHOR INDUSTRIES LIMITED,,TUSHAR TULSIDAS PANNA	NOTICE UNSERVED
6541	MCA/612/2018	02/04/2019	CHIMANSINGH NATHUSINGH SOLANKI,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	STATE OF GUJARAT,H N DAVE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
6542	MCA/613/2018	27/12/2018	SOHANLAL RAGHUJI BANKAR,	MR RAJESH K SAVJANI	P R AMIN,	MS VIDHI J BHATT

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6543	MCA/614/2018	08/02/2019	SAIYAD RAZAKALI BANAMIYA BUKHARI,	MR SIRAJ R GORI	I U MANSURI,SAIYAD AKHLAQAHMED NIZAMALI BUKHARI,SAIYAD TAJAMMULHASAIN ASHRAFHUSAIN BUKHARI,SAIYAD SUKAINAFATEMA MUSAMIYA RAZVI	MRS NASRIN N SHAIKH,MR IRSHADAHMAD B MEV,MR MANISH S SHAH,MR SHARIF H SHAIKH
6544	MCA/615/2018	10/01/2019	MAHENDRA JAYANTILAL DOSHI,	(MR NIKHIL S KARIEL)	HASMUKH ADHIA,VINAY MITTAL,RAJ KUMAR BARTHWAL,KOSARAJU VEERAIAH CHOWDARY	MR DEVANG VYAS
6545	MCA/616/2018	06/12/2018	DALSUKHBHAI DHOLABHAI TADVI,	MS VIDHI J BHATT	S K PATEL, SECRETARY, NARMADA WATER RESOURCES, WATER SUPPLY AND KALPSAR DEPARTMENT,P L CHAUDHARI, EXECUTIVE ENGINEER, NARMADA PROJECT POWER HOUSE MECHANICAL DIVISION,P R PATEL, DY. EXECUTIVE ENGINEER,D M PATHAN, ASSISTANT GENERAL MANAGER,R G KANUNGO, SUPERINTENDING ENGINEER	NOTICE SERVED,(MR NIRZAR S DESAI)
6546	MCA/617/2018	29/11/2018	UDAYANKUMAR HARISHANKAR SHUKLA,	MS VIDHI J BHATT	SHRI K B UPADHYAY,NIRAJA JAYSWAL,ADHYA SAXENA,P.N.RAUL	GOVERNMENT PLEADER,MR DG CHAUHAN,RONAK D CHAUHAN
6547	MCA/618/2018	10/05/2018	TANVI ANKIT SHAH D/O KIRITBHAI SHAH,	KEVAL H BHATT	ANKIT JASHVANTBHAI SHAH S/O JASHVANTBHAI SHAH,	SHRIKAR H BHATT,CHINMAYI M TRIVEDI
6548	MCA/619/2018	29/11/2018	MEENA VASUDEVBHAI DAVE,	MS HARSHAL N PANDYA	MAHESHBHAI I JOSHI,JAYESH G. PANDYA	,MR PINAKIN M RAVAL
6549	MCA/620/2018	17/09/2018	BHAVNABEN JANTILAL KUMBHAR (W/O JANTILAL),	HCLS COMMITTEE,MR.VINOD C THAKER	MANOJ AGGARWAL, IPS,RAJGOPAL SIR(IAS),JAGDISH PATEL,I. V. RABARI,VIJAYBHAI GOHIL	GOVERNMENT PLEADER,NOTICE SERVED
6550	MCA/621/2018	29/11/2018	GADHVI NAVALKISHOR SHANKARDAN,	MR KB PUJARA	J N SINGH (IAS),M.S. DAGOOR, IAS,DINESH DASA, CHAIRMAN	GOVERNMENT PLEADER,MR DG SHUKLA
6551	MCA/622/2018	23/11/2018	SUNITA W/O DIPAK MISHRA D/O RAMSAGAR TRIPATHI,	MR ADIL R MIRZA	DIPAK NARENDRABAHADUR MISHRA,	MR MATAFER R PANDE
6552	MCA/623/2018	28/12/2018	BHARTIBA BHAILALSINH SARVAIYA D/O GAMBHIRSINH KHODUBHA GOHIL,	MR ASHISH M DAGLI	BHAILALSINH JUVANSINH SARVAIYA,	MR HARNISH V DARJI,MR.RUCHIR R JOSHI
6553	MCA/624/2018	29/06/2018	PRADIPKUMAR RAMANLAL VAYEDA,	MR NIRAV C THAKKAR	VIKRAMSINH JADEJA (RETIRED),M.S.DAGUR,MANOJ AGGRAWAL	,GOVERNMENT PLEADER
6554	MCA/625/2018	07/12/2018	VARSHABEN JITESHBHAI PATEL,	(MR SANDEEP N BHATT),MS SONAL S BHATT	DINESH PATEL,P.R.JANI,PANKAJ KKUMAR,DY. MAMLATDAR AND EXOFFICIO RECOVERY OFFICER	
6555	MCA/626/2018	18/07/2018	PATEL APEKSHA BHARATBHAI,	MR NK MAJMUDAR	A D MORI,	
6556	MCA/627/2018	09/08/2018	BHARAT PUNAMBHAI MISTRY C/O GUJARAT MAZDOOR SENA,	(MR RD RAVAL)	VADODARA MUNICIPAL CORPORATION THROUGH VINOD RAO, MUNICIPAL COMMISSIONER,VINOD RAO,PANKAJ SOLANKI,MILAN R HANDE(A.O.LEGAL),MAHIPAL GAUVUBHA ZALA(PERSONAL OFFICER)	,NOTICE SERVED,MR NILESH A PANDYA
6557	MCA/628/2018	20/03/2019	HITESHBHAI BABARBHAI ROHIT,	(MR RD RAVAL)	KULDEEP GOEL,AKSHAY KUMAR SAXENA,B P PATI,PUNABHAI MALABHAI RATHOD,NAMRATA D. ITALIAN	GOVERNMENT PLEADER
6558	MCA/629/2018	24/09/2019	MINAKSHIBEN VIJAYBHAI MEHTA D/O BABUBHAI KANJIBHAI JOSHI,	ADITYA R PARIKH	VIJAYBHAI PRABHASHANKAR MEHTA,	MR .B A PATEL
6559	MCA/630/2018	21/12/2018	MANJUBEN KUKABHAI DUNGRANI,	MR NILESH M SHAH	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER	,MS SEJAL K MANDAVIA
6560	MCA/631/2018	12/02/2019	JEBUNBEN OSMANBHAI THEBA,YUSUFBHAI OSMANBHAI THEBA,DECEASED SHAUKATBHAI OSMANBHAI THEBA,SALIMBHAI OSMANBHAI THEBA,ASIFBHAI OSMANBHAI THEBA,SAMIMBEN OSMABHAI THEBA	,MR NIKUL K SONI	BANCHHANIDHI PANI, IAS,	MR HS MUNSHAW
6561	MCA/632/2018	22/11/2019	SOLANKI SHRADDHA W/O NAINESHKUMAR AND D/O BHUPATBHAI VALLABHBHAI,	HCLS COMMITTEE,MR NIKUL K SONI	SOLANKI NAINESHKUMAR DAYALJIBHAI,	RULE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6562	MCA/633/2018	12/06/2019	SONALBEN W/O RAVIBHAI MAGANBHAI BHALODIYA,	KHUSHBU H DANECHA	RAVIBHAI MAGANBHAI BHALODIYA,	DS AFF.NOT FILED (N)
6563	MCA/634/2018	27/02/2020	NAYERA FATEMA NEMATALI THROUGH POA SOHAIL NAJMUDDIN SHARFI,	MR.WASIM M PATHAN	SARFARAZ AHESAN HUSAIN,	RULE UNSERVED
6564	MCA/635/2018	27/04/2018	BHACHAU GYMKHANA PVT LTD,NARESHKUMAR JATASHANKER JOSHI	MR NK MAJMUDAR	PIYUSH PATEL,BHAVNABEN PATEL	
6565	MCA/636/2018	08/01/2019	PRANALI ALIAS ARTI PUSHKAR GUPTE D/O VIJAYKUMAR PRADHAN,	MS MAYA S DESAI	PUSHKAR HIMANSHU GUPTA,	MR RIDDHESH TRIVEDI
6566	MCA/637/2018	23/10/2019	AARTI W/O HARDIKBHAI BHARATKUMAR SOLANKI AND D/O ASHOKKUMAR CHIMANLAL SOLANKI,	MS NEHA C SHUKLA	HARDIK BHARATKUMAR SOLANKI,	KEVAL H BHATT
6567	MCA/638/2018	25/04/2018	PRAKASH INDUSTRIES LIMITED,BASUDEV KASHIRAM AGRAWAL, DIRECTOR OF APPLICANT NO 1,JAYPRAKASH BASUDEV AGRAWA, DIRECTOR OF APPLICANT NO 1,VEDPRAKASH BASUDEV AGRAWAL, DIRECTOR OF APPLICANT NO 1	MR SALIL M THAKORE	DAKSHI GUJARAT VIJ COMPANY LIMITED,GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION (GIDC) LTD,EXECUTIVE ENGINEER,SURESH MOHANLAL GUPTA	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MS LILU K BHAYA
6568	MCA/639/2018	12/12/2018	KISHORSINH BHANABHAI THAKOR,	MR KB PUJARA	SUNAINA TOMAR, IAS,J. K. GADHVI,KISHANBHAI F. VASAVA,DILIPSINH N. THAKOR, PRINCIPAL,	
6569	MCA/640/2018	08/01/2019	SATHWARA SHITALBEN W/O SACHINBHAI BHIKHABHAI D/O BHARATBHAI HIRALAL SATHWARA,	MR HB CHAMPAVAT	SATHWARA SACHINBHAI BHIKHABHAI,	DS AFF.NOT FILED (N)
6570	MCA/641/2018	22/01/2019	DIPAK PARMAND OZA,BIPIN GIRJASHANKAR BHATT,KIRTIKUMAR NARAYANBHAI OZA	MR VIJAY N RAVAL	STATE OF GUJARAT,C.R.KHARSAN,Y.B.ZALA,G.R.GAMIT,M.J.PATEL	GOVERNMENT PLEADER,MR HS MUNSHAW
6571	MCA/642/2018	10/08/2018	JAYANTILAL THAKORBHAI PATEL,	MS HARSHAL N PANDYA	SUNAINA TOMAR,ANIL MUKIM,J. D. DESAI,U. D. RATHOD,P. N. RAOL	GOVERNMENT PLEADER
6572	MCA/643/2018	16/07/2018	SAIYED MASUMALI NAZARLI,	SAQUIB S ANSARI	VIKRANT PANDEY, COLLECTOR,I. R. PARMAR,BHUPENDRASINH CHUDASAMA,SHAMBUPRASAD BALDEVDAS TUNDIYA,LALJIBHAI CHATURBHAI MER	
6573	MCA/644/2018	15/06/2018	VINODBHAI SOMABHAI DODIYA,	MR RJ GOSWAMI	A K SINGH COMMISSIONER OF POLICE AHMEDABAD,	
6574	MCA/645/2018	11/12/2018	KAMLESH KURNAR PREMSAGAR PANDEY,	MS. KRUTI M SHAH	STATE OF GUJARAT,D. G. TADVI,DIRECTOR OF GENERAL OF POLICE,REGIONAL TRANSPORT OFFICE(CHHOTAUDEPUR),VIJAY KHARADI,NILESH RAMUBHAI PATEL	GOVERNMENT PLEADER
6575	MCA/646/2018	20/07/2018	MUKESHBHAI PARTHINGBHAI VASAIYA,	MR MA PAREKH	R.C.MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6576	MCA/647/2018	09/10/2018	NITABEN DHIRUBHAI PATEL,	MR PINAKIN M RAVAL	BRIJMOHAN MEENA,DAMINIBEN LAXMANBHAI PATEL,KUMARPAL R MODH	MR DHARMESH V SHAH,MR BALWANT S SINGH,NIKET N MODI
6577	MCA/648/2018	20/07/2018	MAHESHKUMAR VIRABHAI BHABHOR,	MR MA PAREKH	R.C.MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6578	MCA/649/2018	20/07/2018	KAMLESHKUMAR DALSUKHBHAI CHAREL,	MR MA PAREKH	R. C. MEENA,RAVISHANKER,MANOZ S. SONI	GOVERNMENT PLEADER,NOTICE SERVED
6579	MCA/650/2018	22/01/2019	RAJANKUMAR VALJIBHAI BHAGORA,MINALDEV VASANTKUMAR BRAHMBHATT	GAURAV VYAS	PATEL JANAKBHAI MOTIBHAI,SHAH SANJAYKUMAR PRAVINCHANDRA,PATEL HATHIBHAI PUNJABHAI,PATEL MAYURBHAI DHIRUBHAI,PATEL SHANTABEN MUKESHBHAI,PATEL MAHESHBHAI SHAMALBHAI,PATEL DAHYIBEN MULJIBHAI,PATEL MADHUBHAI MOKAMBHAI	MR PREMAL R JOSHI
6580	MCA/651/2018	22/01/2019	JTENDRA GAURISHANKAR BHATT,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,S N SARVAIYA OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
6581	MCA/653/2018	28/01/2019	JAYRAJBHAI PITHABHAI VARU,	MS TEJAL K SHAH	RAJULA NAGAR PALIKA THROUGH CHIEF OFFICER,PRESIDING OFFICE, LABOUR COURT, AMRELI	,MR PK SHUKLA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6582	MCA/654/2018	15/02/2019	NARESH RAGHUVIR RAJPUT,AMISH BHASKARBHAI SHAH,BHAVIN AMRUTLAL PANDYA,KELVIN CHANDRAVADAN KAPADIA,MANISH BABULAL SHAH	MR VISHAL T. PATEL	STATE OF GUJARAT,STATE OF GUJARAT THROUGH THE PRINCIPAL SECRETARY,AHMEDABAD MUNICIPAL CORPORATION THROUGH MUNCIPAL COMMISSIONER MUKESH KUMAR	NOTICE SERVED BY DS,(MS SK VISHEN)
6583	MCA/655/2018	28/09/2018	SARDAR ZIPA GAVALE,	MS VIDHI J BHATT	E V VASAVA,	GOVERNMENT PLEADER
6584	MCA/656/2018	28/09/2018	SHRIPRASAD BUDHIRAM,	MS VIDHI J BHATT	E V VASAVA,	NOTICE SERVED
6585	MCA/657/2018	22/01/2019	GATISHKUMAR ALIAS GIRISHKUMAR ALIAS GIRIRAJSINH TIRTHUBHA GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M V GANDHI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
6586	MCA/658/2018	30/07/2018	VITTHAL PANCHIYABHAI VASAVA,	MR HEMANG M SHAH	M K YADAV, STATE OF GUJARAT, THROUGH THE SECRETARY,P N RAOL, DIRECTOR OF PENSION,KIRITBHAI BHIKHABHAI BARAT, EXECUTIVE ENGINEER,KAMLESH NANUBHAI CHAUDHARY, ASSISTANT ENGINEER	NOTICE SERVED
6587	MCA/659/2018	06/08/2018	ANJALI AMIT AGARWAL D/O OMPRAKASH GUPTA,	(MR NIKHIL S KARIEL)	AMIT ANANDBHAI AGARWAL,	NOTICE SERVED
6588	MCA/660/2018	24/09/2019	ZARNABEN W/O DHAVAL SHAH D/O DILIPKUMAR UDERAM SHARMA,	MR A A ZABUAWALA	DHAVAL VIPULCHANDRA SHAH,	RULE SERVED
6589	MCA/661/2018	12/06/2018	BHIKHA MERA BAKUTRA,GUSAI UMESHGAR HARIGAR,KOTHIVAR NARAN AHIR,KIRTI BHAILALBHAI RATHOD,RATHOD SAHEBJI MURUBHA,PATEL SALIM SULEMAN,BUDHA JETHA MAHESHWARI,JAGDISH HIRA MAHESHWARI,DANGAR ARJAN KANJI(EXPIRED),ZARU SHAMBHU LAKHA,NARENDRASINH MOHANSINH ZALA,RANA BAPALAL JAMBHA,DANGAR HIRALAL SHAMJI,JADEJA SURENDRASINH KALUBHA,JADEJA PRATAPSINH JOTUBHA,JARU RADHU MYAJAR,AHIR NAGJI BHACHA,DANGAR SHANTILAL SHAMJI,BARADIYA LAKHU KANA,ZALA CHOTUBHA MALUBHA,JOSHI MAYUR DEVENDRA,BAPDA ABDUL SULEMAN,SHAMJI MULJI RATHOD,CHUCHIYA MAMAD ABHU,GOTRAKIYA JERAM HARILAL,MAHESHWARI PARBAT PACHAN,MATHADA MAMAD ISMAIL,TRIVEDI NALIN KISHOCHANDRA,TEJABHAI HIRABHAI AHIR,MAYTRA KADHA PACHAN,CHAMAN VIRA MAHESHWARI,LAKHAMSI VIRJI SORATHIYA,NARENDRA MADHAVJIBHAI PARMAR,BABU KARSAN DANGAR,UPADHYAY BHUPATRAI NANALAL,GUSAI MAHESHGAR DHANGAR,RATHOD DHARMENDRA DHIRAJLAL,BARADAI CHANA KANA,JYOTSANABEN ARJANBHAI DANGAR(WIFE),HARISHBHAI ARJANBHAI DANGAR(SON),LAXMIBEN ARJANBHAI DANGAR(DAUGHTER),ANAND ARJANBHAI DANGAR(SON)	,MR. MUKESH T MISHRA	J P GUPTA,SHAILESH PARMAR,TUSHAR DHOLAKIYA	,MR DG CHAUHAN,RONAK D CHAUHAN
6590	MCA/662/2018	28/09/2018	ANANT KRISHNARAO JOSHI,	MS VIDHI J BHATT	E V VASAVA, EXECUTIVE ENGINEER,	NOTICE SERVED
6591	MCA/663/2018	19/06/2018	AMAL KUMAR BANKIMCHANDRA BHATTACHARYA,	MR P P MAJMUDAR	PRADIP BHIMRAO SEJAL,	GOVERNMENT PLEADER
6592	MCA/664/2018	17/12/2018	PRAKASH LAVAJIBHAI SOLANKI,	MR NAYAN D PAREKH	STATE OF GUJARAT,POLICE INSPECTOR O M DESAI,A C P D S CHAUHAN,D C P HIMTARSINGH,POLICE COMMISSIONER A K SINGH	GOVERNMENT PLEADER
6593	MCA/665/2018	19/09/2019	RIYA W/O SHIVAM JOSHI D/O PRAFUL PANDYA,	MR AMRISH K PANDYA	SHIVAM JANARDHAN JOSHI,	MR ABHIRAJ R TRIVEDI
6594	MCA/666/2018	26/10/2018	PAYALBEN D/O SURESHBHAI AMRITBHAI SOLANKI W/O JAYESHBHAI MOHANBHAI MEDHULIYA,	HCLS COMMITTEE,MS NILAM N CHAUHAN	JAYESHBHAI MOHANBHAI MADHULIYA,	MRS NISHA M PARIKH

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6595	MCA/667/2018	14/02/2019	MARUTI G SIDABACHE,PRAKASH K. PARMAR,RATAN P. BARIA,CHANDRABHUSHAN MISHRA,JAYANT B. PARMAR,VIPUL PRAJAPATI,ASHOK RATHOD,GIRISH VAGHELA,SANJAY V. PARMAR,PRAKASH Y. CHOUGULE,GANESH PATIL	MR HEMAL K ACHARYA	SHASHISHANKAR,DEBASHISH BASU	MR AJAY R MEHTA
6596	MCA/668/2018	17/07/2018	MINESHKUMAR BHALCHANDRA BHATT,	MR. R.D.KINARIWALA	STATE OF GUJARAT,COMMISSIONER OF HIGHER EDUCATION,GUJARAT SECONDARY AND HIGHER SECONDARY STAFF SELECTION COMMITTEE AND JOINT DIRECTOR,DISTRICT EDUCATION OFFICER,UNIVERSITY GRANT COMMISSION,NATIONAL COUNCIL OF TEACHERS EDUCATION	,NOTICE SERVED
6597	MCA/669/2018	11/12/2018	HEMLATABEN D/O ROOPSINH YADAV,	MR KASHYAP R JOSHI	JAYSHREEBEN SHARADKUMAR SHAH,MAMTABEN DIPIESHKUMAR SHAH,MILANKUMAR MOHANLAL SHAH,KHODABHAI DEVAJIBHAI KOLI,DY. COLLECTOR	,GOVERNMENT PLEADER
6598	MCA/670/2018	19/09/2019	PARULBEN W/O DINESHBHAI DHULABHAI AND D/O ISHVARBHAI PARMAR,MINOR FEMIL DINESHBHAI PARMAR,MINOR BABO DINESHBHAI PARMAR	(MR RM PARMAR)	PARMAR DINESHKUMAR DHULABHAI,	MR PARESH H VAGHELA,MR SANDIP M PATEL
6599	MCA/671/2018	03/09/2019	SHIBANI W/O HITARTH PATEL D/O SAVRINGBHAI CHANDUBHAI PATEL,	MITTAL N PATEL	HITARTH ASHOKBHAI PATEL,	NOTICE SERVED
6600	MCA/672/2018	28/06/2019	SUNIL MANHARLAL BAROT,	MR MK VAKHARIA	STATE OF GUJARAT,BAGASARA NAGAR SEVA SADAN,,BHAVNABEN GOSWAMI,MAMLATDAR,,S L AMRANI	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR MB PARIKH
6601	MCA/673/2018	14/08/2018	AKHIL GUJARAT UNIVERSITY AND COLLEGE PENSIONER SAMAJ, AHMEDABAD THROUGH RAMESHCHANDRA JASHBHAI AMIN,	(MRS VD NANAVATI),BANSI M KARIA	ANIL MUKIM (IAS), ADDL. CHIEF SECRETARY, FINANCE DEPARTMENT,ANUJA SHARMA (IAS), THE PRINCIPAL SECRETARY,N L PUJARA (IAS), THE JOINT SECRETARY, EDUCATION DEPARTMENT,K K PATEL, DY. SECRETARY, PENSION AND TREASURY	,NOTICE NOT RECD BACK
6602	MCA/674/2018	17/12/2018	PATEL AJIT VITTHALBHAI,	MR NIRAV R MISHRA	STATE OF GUJARAT,STATE OF GUJARAT,COMMISSIONER,,ADDITIONAL DIRECTOR,DEAN, GMERS MEDICAL COLLEGE,CHIEF EXECUTIVE OFFICER,D. B. ENTERPRISE,,VEDAKAR MEHUL BALDEVBHAI (DELETE),SADAT DINESHKUMAR LAXMANBHAI (DELETE),PANCHAL JALPA JAGDISHBHAI (DELETE),JADAV MITESH HARSHADBHAI (DELETE)	GOVERNMENT PLEADER,NOTICE SERVED,DELETED
6603	MCA/675/2018	22/01/2019	ASHOKKUMAR I ANJARIA S/O IJJATRAY ANJARIA,	MS HARSHAL N PANDYA	AJAY BHADOO,PRAKASH J. VYAS,A. M. VAKIL	MS SEJAL K MANDAVIA
6604	MCA/676/2018	16/07/2018	BHAGUJI NATHUJI MARVADI DCED L H RATANBEN WD/O BHAGUJI NATHUJI MARVADI,	MR CB DASTOOR	STATE OF GUJARAT,JUNAGADH CITY A DIVISION POLICE BHAVAN,SUPERINTENDENT/JAILOR	GOVERNMENT PLEADER
6605	MCA/677/2018	22/01/2019	VIPULBHAI HARJIVANBHAI PARMAR,	MS KAVITA B GAJJAR	ARVIND AGRAWAL,J M MISAN,J D DESAI	GOVERNMENT PLEADER
6606	MCA/678/2018	22/01/2019	GOVINDBHAI ATMARAM SHRIMALI,	MR MA PAREKH	H K PATEL (IAS),M.Y.DAXINI (DISTRICT DEVELOPMENT OFFICER),VIYABHA RAMJIBHAI CHAUDHRY (TALUKA DEVELOPMENT OFFICER),SANJAY V. CHAUDHRY (TALATI CUM MANTRI)	,MS SEJAL K MANDAVIA
6607	MCA/679/2018	06/03/2019	ABDULSATARBHAI IBRAHIMBHAI MANSURI,	MR ASIFKHAN I PATHAN	ALLAHRAKHABHAI IBRAHIMBHAI MANSURI,	MR VISHAL C MEHTA
6608	MCA/680/2018	21/12/2018	YOGESHCHANDRA RATILAL JANI,	MR MJ MEHTA	SHRIMATI MANISHABEN DINESHBHAI VEKARIYA,RAJ GOPAL (IAS)	NOTICE SERVED,MR DIPAL R RAVAIYA
6609	MCA/681/2018	09/07/2018	ANKITA W/O BHAVDIP SHAH D/O DHIMANTBHAI FATEHCHAND DOSHI,	MR HARSHIT S TOLIA,MR PARTH S TOLIA	BHAVDIP NARESHCHANDRA SHAH,	NOTICE SERVED
6610	MCA/682/2018	30/11/2018	AAKASH MOHANBHAI BHOYA,	MR NK MAJMUDAR	PARAFUL D PARMAR,	GOVERNMENT PLEADER
6611	MCA/683/2018	29/01/2019	PARBATBHAI JHINABHAI MAVANI,	MR UT MISHRA	AMIT PANDYA OR HIS SUCCESSOR IN OFFICE,	MR PREMAL R JOSHI

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6612	MCA/684/2018	18/12/2019	SAURIN VIKRAMBHAI PALKHIWALA,	MS MINI M NAIR	HEIRS OF DECD. ANILBHAI PUNJABHAI PALKHIWALA,GAUTAM NAROTAMBHAI NAWAB,NISITBHAI CHANDRABHAI NAWAB,NARENDRAKUMAR GURUCHANDAS,HEIRS OF DECD. KISHAN R KEHLI,HEIRS OF KANTILAL NAGINDAS,JATIN KISHAN KOHLI,NITIN KISHAN KOHLI,BHADRESHBHAI KANTILAL SHAH,RAJENDRABHIA KANTILAL SHAH,SAMIR ANILBHAI PALKHIWALA	,NOTICE SERVED,NOTICE SERVED BY DS
6613	MCA/685/2018	07/02/2019	VISHAL MANHARBHAI VALA,	MR CP CHAMPANERI	STATE OF GUJARAT,ADDTIONAL DIRECTOR SHRI, N. D. DHOKA,CHIEF DISTRICT HEALTH AND MEDICAL OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
6614	MCA/686/2018	28/08/2018	PARMAR MANUBHAI KANJIBHAI,KARATI SYAAPA RAMAAPA	MR KRUNAL D PANDYA	C V SOM IAS SECRETARY OR HIS SUCCESSOR URBAN HOUSING AND URBAN DEVELOPMENT DEPARTMENT,PANKAJ KUMAR,BHAVIN R SAGAR	GOVERNMENT PLEADER
6615	MCA/687/2018	19/03/2019	MOHMMAD HUSEN AMIJI HIRANI,	MR NEERAJ J VASU,DEV D PATEL	KANUBHAI N PATEL,STATE OF GUJARAT,P N RAOL,H C TRIVEDI	GOVERNMENT PLEADER,GIRISH K PATEL
6616	MCA/688/2018	19/03/2019	MANILAL VALLABHJI JOSHI,	MR NEERAJ J VASU	KANUBHAI N PATEL,STATE OF GUJARAT,P. N. RAOL,H. C. TRIVEDI	GOVERNMENT PLEADER,GIRISH K PATEL
6617	MCA/689/2018	01/04/2019	SHARDABEN MANISHANKAR MANDALI,	MR NEERAJ J VASU,DEV D PATEL	KANUBHAI N PATEL,STATE OF GUJARAT,P. N. RAOL,H.C. TRIVEDI,M. P. SUKLA	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6618	MCA/690/2018	19/03/2019	BHIKHALAL JIVRAJBHAI DHANDHUKIYA,	MR NEERAJ J VASU,DEV D PATEL	KANUBHAI N PATEL,STATE OF GUJARAT,P. N. RAOL,H.C. TRIVEDI,H.N. DAFNA	GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6619	MCA/691/2018	19/03/2019	MAVJIBHAI ARJANBHAI PABANI,	MR NEERAJ J VASU,DEV D PATEL	KANUBHAI N PATEL,STATE OF GUJARAT,P. N. RAOL,H.C. TRIVEDI	GOVERNMENT PLEADER,GIRISH K PATEL
6620	MCA/692/2018	19/03/2019	BHOJABHAI BAVABHAI DANGAR,	MR NEERAJ J VASU,DEV D PATEL	KANUBHAI N PATEL,STATE OF GUJARAT,P. N. RAOL,H.C. TRIVEDI	GOVERNMENT PLEADER,GIRISH K PATEL
6621	MCA/693/2018	12/06/2019	SUBHASHBHAI BALIRAMBHAI PATIL,KALPANABEN SUBHASHBHAI PATIL,SUSHANT SUBHASHBHAI PATIL	NISHIT A BHALODI	BALJINDERA KOUR BUTASHING MAJBI,SHREE RAM GENERAL INSURANCE CO. LTD,MAHESHBHAI BHURABHAI PANBHAR,JAMNAGAR TRAVELS PVT LTD,NEW INDIA ASSURANCE CO. LTD	NOTICE SERVED,DS AFF.NOT FILED (N),MR GC MAZMUDAR,MR HG MAZMUDAR,MR RATHIN P RAVAL
6622	MCA/694/2018	18/01/2019	VALKUBHA JILUBHAI TAKMADIYA,	MR GAJENDRA P BAGHEL	N. H. RATHOD, DEPUTY DIRECTOR,A. G. PANCHAL, JOINT DIRECTOR	GOVERNMENT PLEADER
6623	MCA/695/2018	30/11/2018	REKHABEN GORDHANDAS NATHWANI,	MR MB GOHIL	P A CHAVDA CHIEF OFFICER,D. J. MEHTA-ASSISTANT INSPECTOR,SAURABH PARDHI-COLLECTOR,PADMRAJ A. GAMETI,PRAVEENA D. K.	GOVERNMENT PLEADER,MR HRIDAY BUCH
6624	MCA/696/2018	19/02/2019	VINOD REALTIES PRIVATE LIMITED,	MR AS ASTHAVADI	HAREET SHUKLA IAS,S.K.LANGA	GOVERNMENT PLEADER
6625	MCA/697/2018	14/08/2018	KOYIBEN JIVABHAI AHIR,	VIRAL K SHAH,TURMISH B KANIYA	J R GAMIT,	GOVERNMENT PLEADER
6626	MCA/698/2018	17/12/2018	RATIBHAI GOVINDBHAI BORICHA,	MR NIRAV C SANGHAVI	BHAVNABEN GOSWAMI,	MR MB PARIKH
6627	MCA/699/2018	22/01/2019	SUMITABEN JAYESHBHAI SHYARA,	MS SONAL D VYAS,MS NAYNABEN K GADHVI	STATE OF GUJARAT,DIRECTOR GENERAL OF POLICE,NILESH ZANZADIYA,GUJARAT GAUN SERVICE SELECTION COMMITTEE	GOVERNMENT PLEADER
6628	MCA/700/2018	24/01/2019	MAHENDRA CHINUBHAI PATEL,	MR HEMAL K ACHARYA	SHRI MUKESHKUMAR,	MR HS MUNSHAW
6629	MCA/701/2018	01/03/2019	MAHENDRA CHINUBHAI PATEL,	MR HEMAL K ACHARYA	MUKESHKUMAR,	MR HS MUNSHAW
6630	MCA/702/2018	24/01/2019	KURESHI KULSUMBANU BHIKHUMIYAN,	MR VIVEK B GUPTA	KURESHI AABIDHUSSEIN BHIKHUMIYAN,	NOTICE SERVED

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6631	MCA/703/2018	30/11/2018	GOVINDBHAI VIKRAMBHAI SHUKLA,	MR KAUSHAL D PANDYA	MAHEDRABHAI S PATEL,DILIPKUMAR RANA,SHAMJIBHAI K . GARVAL,BHARTIBEN SOMANI	,MR CHIRAG B PATEL
6632	MCA/704/2018	27/02/2019	EKTAKUMAR MAHESHBHAI JAYSHWAL,	MR KARTIK V PANDYA	LAXMIBEN RAMESHWAR MALI,LEGAL HEIRS OF LATE SHARDABEN KALIDAS MALI,SANGITABEN BHIKABHAI MALI,RAJESHBHAI CHANDUBHAI MALI	NOTICE NOT RECD BACK,MR MB PARIKH,MR KIRTIDEV R DAVE
6633	MCA/705/2018	22/11/2018	BHAGVATIBEN W/O JIGNESH MUKUNDBHAI PARMAR D/O VINODBHAI DHULABHAI PARMAR,	MR VAIBHAV A VYAS	JIGNESH MUKUNDBHAI PARMAR,	MR JOHNSEY P MACWAN,KANUBHAI S VAGHELA
6634	MCA/706/2018	02/08/2018	HETALBEN AMITBHAI CHAUHAN,	MS MAMTA R VYAS	AMITBHAI ARVINDBHAI CHAUHAN,	MR PRATIK Y JASANI
6635	MCA/707/2018	22/02/2019	SAVJIBHAI POPATBHAI GHOGHARI,	MR PRATIK Y JASANI	STATE OF GUJARAT,COMMISSIONER OF POLICE SATISHBHAI SHARMA,POLICE INSPECTOR RAHULBHIA BOTHUBHAI PATEL	GOVERNMENT PLEADER
6636	MCA/708/2018	13/12/2018	SHILPESH BHARAT KUMAR THAKKAR,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6637	MCA/709/2018	22/02/2019	SHANTILAL ATMARAM MODI,MEENAKASHIBEN PRAHLADBHAI MODI,PRAHLADBHAI MANGALDAS MODI,NIRANJAN SOMALAL MODI	DEV D PATEL	BHARATBHAI BABUBHAI MODI,NARANBHAI MANSHUKHBHAI MODI,VASUDEVBHAI RAMNARAYAN MODI	MS DISHA N NANAVATY
6638	MCA/710/2018	13/12/2018	BHUPENDRASINH JAGATSINH BHATI,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6639	MCA/711/2018	13/12/2018	SAIYAD MOHAMMAD AZIM GULAMHAIDER,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6640	MCA/712/2018	13/12/2018	HARSHAD AMRUTSINH PATEL,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6641	MCA/713/2018	13/12/2018	SAURABH VINODKUMAR MENGAR,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6642	MCA/714/2018	13/12/2018	HARPALSINH RUGNALSINH JETAVAT,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6643	MCA/715/2018	13/12/2018	SOABKHAN SIKANDARKHAN PATHAN,	MR JAYANT P BHATT,MR JEET J BHATT	ILLESH VORA,PRAVINBHAI RANCHHODBHAI PATEL,B B PATEL	GOVERNMENT PLEADER,MR HEMANG M SHAH
6644	MCA/716/2018	24/07/2018	RAMANBHAI RAMSING BARIA,RAMANBHAI DHURABHAI DAMOR,BHAGVANSINH REVABHAI PATEL,MARVATSINH CHANDRASINH CHAUHAN	MR UM SHASTRI	PANKAJ KUMAR, SECRETARY, REVENUE DEPARTMENT,UDIT AGRAWAL	NOTICE SERVED
6645	MCA/717/2018	20/08/2018	NAVINCHANDRA RACHHODBHAI PANCHAL,	MR KEYUR A VYAS	MAMMLATDAR CUM REGISTRAR,NAGINBHAI, CHHAGANBHAI TARPADA,	NOTICE SERVED,MR HS MUNSHAW
6646	MCA/718/2018	28/01/2019	DIPENDRASINH P CHAVDA,	MR YS RAJPUT	MANISH BHARDWAJ,STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	NOTICE SERVED,(MR NIRAL R MEHTA)
6647	MCA/719/2018	28/01/2019	ASHOK H SUCHAK,	MR YS RAJPUT	MANISH BHARDWAJ (MANAGING DIRECTOR),STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	NOTICE SERVED,(MR NIRAL R MEHTA)
6648	MCA/720/2018	28/01/2019	PRAGNESH S VYAS,	MR YS RAJPUT	MANISH BHARDWAJ,STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	NOTICE SERVED,(MR NIRAL R MEHTA)
6649	MCA/721/2018	28/01/2019	BHAVITA S MATALIYA (RAVAL),	MR YS RAJPUT	MANISH BHARDWAJ,STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	NOTICE SERVED,(MR NIRAL R MEHTA)
6650	MCA/722/2018	28/01/2019	JATINKUMAR KANTIBHAI PANDYA,	MR YS RAJPUT	MANISH BHARDWAJ,STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	NOTICE SERVED,(MR NIRAL R MEHTA)
6651	MCA/723/2018	28/01/2019	YATINKUMAR M BHATT,	MR YS RAJPUT	MANISH BHARDWAJ (MANAGING DIRECTOR),STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	NOTICE SERVED,(MR NIRAL R MEHTA)
6652	MCA/724/2018	10/12/2018	AKSHAY B PANDYA,	MR YS RAJPUT	MANISH BHARDWAJ,STATE OF GUJARAT THROUGH THE SECRETARY, CIVIL SUPPLY DEPT	
6653	MCA/725/2018	17/09/2019	RIDHDHIBEN W/O BHAUMIK PANDYA D/O PRANSHANKAR DAVE,	MS BHAVIKA H KOTECHA	BHAUMIK HASMUKHRAY PANDYA,	MR DIPAL R RAVAIYA
6654	MCA/726/2018	05/02/2019	SHAIKHSIPAI AYESHABANU NIYAZ AHMED,	MR NIRAV C SANGHAVI,A S TIMBALIA	A J SHAH, COMMISSIONER OF HIGHER EDUCATION,ARUNENDRANSINH RATHOD	GOVERNMENT PLEADER

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6655	MCA/727/2018	24/07/2018	BALWANTBHAI DAHYABHAI HARIJAN,	MR BHARAT T RAO	PANKAJ KUMAR IAS,S.K.LANGA	NOTICE SERVED
6656	MCA/728/2018	17/01/2019	NISHA AKASH KOSHY D/O KUNJUMON P C,	MR CK DIVAKARAN	JACOB AKASH KOSHY,	(MR NIKHIL S KARIEL)
6657	MCA/729/2018	09/01/2019	MEGHNABEN D/O RAJENDRASINH BECHUBHA JADEJA,	MR. RAHUL R DHOLAKIA	JAYRAJSINH RAMSINH PARMAR,	(MR NIRAL R MEHTA)
6658	MCA/730/2018	18/09/2019	PUSHPABEN MAHIPATSINH VASHI,	DR BALRAM D JAIN	STATE OF GUJARAT THROUGH THE SECRETARY,TORRENT ENERGY LTD	NOTICE SERVED,MR ANUJ K TRIVEDI
6659	MCA/731/2018	19/12/2018	DARSHANABEN W/O HIRENBHAI BHALALA (PATEL),MINOR HIRVA D/O HIRENBHAI NARESHBHAI PATEL	MR DHRUV K DAVE	HIRENBHAI NARESHBHAI BHALALA (PATEL),	HCLS COMMITTEE,MR.DIPEN F CHAUDHARI
6660	MCA/732/2018	19/09/2019	SHITALBEN RAMESHBHAI KUMRECHA D/O RAMSANGJI PARTHIJI THAKORE,	MR.ADITYA J PANDYA	RAMESHBHAI NAGARJIBHAI KUMRECHA,	MR RB THAKOR
6661	MCA/733/2018	30/09/2019	JAYABEN W/O RAJESHBHAI SHRIMALI,	MS CHETNABEN JOSHI,HCLS COMMITTEE	RAJESHBHAI CHIMANBHAI SHRIMALI,	NOTICE UNSERVED
6662	MCA/734/2018	28/12/2018	PRAKASHBEN WD/O MAHENDRABHAI BHIKHABHAI GADHVI ALIAS CHARAN,MINOR KALPESH MAHENDRABHAI GADHVI @ CHARAN,MINOR MIHIR MAHENDRABHAI GADHVI @ CHARAN,ULLASBEN BHIKHABHAI KHODIDAS @ CHARNI	MR.HIREN M MODI	PRAHLADBHAI JIVABHAI RAVAD,MAHENDRAKUMAR MANILAL SONI,ICICI LOMBARD GENERAL INSURANCE CO LTD	RULE SERVED,MR TANMAY B KARIA,MR. BHARGAV K MEHTA
6663	MCA/735/2018	07/02/2019	DHRUTI JIGAR VYASH D/O NILESHBHAI RAVAL,	MR NILESH I JANI	JIGAR DIPAKKUMAR VYASH,	KEVAL H BHATT
6664	MCA/736/2018	22/02/2019	KUMBHAR KASAM OSMAN,	MR ASHISH M DAGLI	STATE OF GUJARAT,RATAN SINGH CHANDUBHA GOHIL	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR DIVYESH SEJPAL
6665	MCA/737/2018	22/02/2019	ASSOCIATION OF CLAS III EMPLOYEES IN THE OFFICE OF HIGHER EDUCATION AND OTHER ALLIED OFFICES,	MR. R.D.KINARIWALA	SUNAYANA TOMAR, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT,J D DESAI, DIRECTOR, COMMISSIONER OF SCHOOLS	GOVERNMENT PLEADER,NOTICE SERVED
6666	MCA/738/2018	20/03/2019	JAGJIVANBHAI GOVINDBHAI SOLANKI,	SHRIJIT G PILLAI,(PRABHA M S J PRASAD)	STATE OF GUJARAT,L V ODEDARA DEPUTY EXECUTIVE ENGINEER,R Y DHOLAKIA EXECUTIVE ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6667	MCA/739/2018	20/07/2018	JALPABEN KHODIDAS PATEL,MEHUL MAHENDRABHAI PATEL,HARESHBHAI DHIRUBHAI BAVLIYA	MR. NISHIT P GANDHI	STATE OF GUJARAT,UNDER SECRETARY,PUNAMCHAND PARMAR	
6668	MCA/740/2018	27/12/2018	SANTOSH LAXMICHAND RAJPAL,	MR.CHIRAG K SUKHWANI	Ahmedabad Urban Development Authority(AUDA) Ahmedabad,ASSISTANT TOWN PLANNER A.M.JANGHANI	,(MS SK VISHEN)
6669	MCA/741/2018	22/02/2019	RAMA CHANDRAN NAIR (R C NAIR),	MR C S MOHANAN	STATE OF GUJARAT,ARVIND AGRAWAL, IAS, ADDL. CHIEF SECRETARY TO GOVERNMENT,HEMANT PANDYA OR HIS SUCCESSOR IN OFFICE, SUPERINTENDING ENGINEER	GOVERNMENT PLEADER,NOTICE SERVED
6670	MCA/742/2018	28/01/2019	RAMESHKUMAR M PATEL,	MR YS RAJPUT	MANISH BHARDWAJ, MANAGING DIRECTOR,STATE OF GUJARAT THROUGH SECRETARY, CIVIL SUPPLY DEPT.	(MR NIRAL R MEHTA)
6671	MCA/743/2018	28/01/2019	MEHUL H BHATT,	MR YS RAJPUT	MANISH BHARDWAJ, MANAGING DIRECTOR,STATE OF GUJARAT THROUGH SECRETARY, CIVIL SUPPLY DEPT.	NOTICE SERVED,(MR NIRAL R MEHTA)
6672	MCA/744/2018	11/07/2018	PRIYANKA W/O JATINSINH CHAUHAN,	MS NANDINI JOSHI	JATINSINH PRADIPSINH CHAUHAN,	
6673	MCA/745/2018	12/10/2018	RAMESHBHAI PRATAPJI THAKOR,	MR MA PAREKH	J M SHELAT,RAJESH RAJGURU,NATVERSINH M. RATHOD	,NOTICE SERVED,MR HS MUNSHAW
6674	MCA/747/2018	18/07/2019	HANSABEN KALYANBHAI SHAH,	MS HETVI H SANCHETI	MUKESH KUMAR,ASHISH SHAH,JIGNESHBHAI PATEL,HITENDRA MAKWANA	NOTICE SERVED,CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
6675	MCA/748/2018	30/11/2018	BADI MANJURHUSHEN RAHIMBHAI,BAKARROLIYA ABDUL HUSAN,SHERASIYA MAHAMAD HYATT,KHORAJIYA ALAVADI HYATT	MR NARENDRA L JAIN,ADITYA R GUNDECHA	SHARAGIYA HALUBEN IBRAHIMBHAI,	MR HS MUNSHAW
6676	MCA/749/2018	30/11/2018	MADHAVJI KANJIBHAI GAJERA,	MR NK MAJMUDAR	PUNAMCHAND K PARMAR,JAGDIP N. SINGH,JAYANTI S RAVI	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6677	MCA/750/2018	19/11/2018	KANTILAL CHHAGANLAL MODI,	(MR DHIRENDRA MEHTA)	FATIMABIBI WD/O YAKUBBHAI REHMANBHAI MALEK,MEHBUBMIYA YAKUBMIYA,SHAMIMBANU YAKUBBHAI W/O. IQBAL MALEK,RUKSHANABANU W/O. YAKUBBHAI SHAKIH ASIF,MOHAMMAD REHMANBHAI MALEK,ABDULMAJID REHMANMIYA MALEK,AHMED REHMANMIYA MALEK,ZUBEDABIBI REHMANMIYA MALEK,NAFISHABANU WD/O. SALIM YAKUB MALEK,SAKILABIBI WD/O. YUSUF MALEK,IMTIYAZ YUSUF MALEK,YUNUS YUSUF MALEK	,NOTICE NOT RECD BACK,MR NIRAD D BUCH,MRS. BHAVINI N. BUCH
6678	MCA/751/2018	12/02/2019	JILLUBHAI RAMBHAI SODHIYA,	MR AJ YAGNIK	STATE OF GUJARAT,CHIEF CONSERVATOR FORESTS, K S RANDHWA,DISTRICT FOREST OFFICER	GOVERNMENT PLEADER
6679	MCA/752/2018	25/02/2019	BIJU JOSE VADAKEN,	PARTY IN PERSON	BALTEJ SINGH MANN,NAHEED ABIDI,SAROJ PUNHANI,FR. CHARLES ARULDASS SJ	,NANAVATI & NANAVATI
6680	MCA/753/2018	04/02/2019	RAYABHAI DEVALIYABHAI GAMIT,	MS VIDHI J BHATT	M K JADAV,R. M. PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6681	MCA/754/2018	04/02/2019	SOMLABHAI GAJANANBHAI LUHAR,	MS VIDHI J BHATT	M K JADAV,R. M. PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6682	MCA/755/2018	04/02/2019	SHANKAR GIMBA GAMIT,	MS VIDHI J BHATT	M K JADAV,R. M. PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6683	MCA/756/2018	04/02/2019	RAMUBHAI KOYABHAI NAIK,	MS VIDHI J BHATT	M K JADAV,R. M. PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6684	MCA/757/2018	04/02/2019	RATANJIBHAI VECHIYABHAI GAMIT,	MS VIDHI J BHATT	M K JADAV,R M PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6685	MCA/758/2018	04/02/2019	KANTILAL NARANBHAI GAMIT,	MS VIDHI J BHATT	M K JADAV,R M PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6686	MCA/759/2018	04/02/2019	SARA RAANIYA GAMIT,	MS VIDHI J BHATT	M K JADAV,R M PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6687	MCA/760/2018	04/02/2019	CHIMAN BABLIA GAMIT,	MS VIDHI J BHATT	M K JADAV,R M PATEL,PIYUSH CHAUDHARY	,NOTICE SERVED
6688	MCA/762/2018	10/10/2019	ARMAAN INDUSTRIES PRIVATE LIMITED,JUGALKISHOR RAMRATAN BHUTRA	VIRAL K SHAH,TURMISH B KANIYA	SANGAM PRINTS PRIVATE LIMITED,SURESHKUMAR SHYAMSUNDAR AGRAWAL,KUSUMBEN SURESHKUMAR AGRAWAL,CRYSTAL INTERIOR PRODUCTS LIMITED	NOTICE SERVED,MR SP MAJMUDAR
6689	MCA/763/2018	02/08/2018	KARUNA RUSHABH CHHEDA D/O NAVINCHANDRA SONI,	(MR NIKHIL S KARIEL)	RUSHABH LALIT CHHEDA,	NOTICE SERVED
6690	MCA/764/2018	04/09/2019	RUCHA HARIN VYAS W/O PRIYANK VIPUL BHATT,	MR.ADITYA J PANDYA	PRIYANK VIPUL BHATT,	MR RM CHAKWAWALA,MR DEVAL N MODI,MR KISHAN R CHAKWAWALA
6691	MCA/765/2018	25/09/2019	MANISHABEN PRABHUDASBHAI NAGRECHA W/O DILIPBHAI BHUPTANI,	TATVDEEP J JANI	DILIPBHAI MANSUKHBHAI BHUPATNI,	MR JAYANT P BHATT,MR ASHISH P BHATT,MR JEET J BHATT
6692	MCA/766/2018	21/11/2019	ILABEN MILANGIRI GOSAI,	MR. NIKUNJ KANARA	MILANGIRI MUKESHGIRI GOSAI,	MR JAIMIN D PANDYA
6693	MCA/767/2018	20/03/2019	DINUSINH MULSINH RATHOD,	MR JAYANT P BHATT,MR JEET J BHATT	M K DAS,S. K. LANGA,A. Y. TALAT	
6694	MCA/768/2018	17/12/2020	KAMLESH S/O LALMANISINH RAJPUT,	MS RV ACHARYA	T C SHAH, CHAIRMAN, BHAVANS FARM,I R KHANDWALA, EDUCATIVE SECRETARY AND DIRECTOR GENERAL, BHARATIYA VIDYA BHAVAN, MUMBAI,GOPALBHAI N SHAH, CO-ORDINATOR,BHUSHANBHAI ASHOKMBHAI BHATT, VICE CHAIRMAN, BHARTIYA VIDHYA BHAVAN	,MR HARSHADRAY A DAVE
6695	MCA/769/2018	24/09/2019	BINITA MANTHAN GHANDHI,	MR MANTHAN K BHATT	MANTHAN SATHISHCHANDRA GHANDHI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6696	MCA/770/2018	01/03/2019	ANWARUL MOHAMMED HASHIM HAQUE,	MR. EKRAMA H QURESHI	STATE OF GUJARAT,K V NIRALA,PRINCIPAL VISHWAKARMA GOVERNMENT ENGINERING COLLEGE	,GOVERNMENT PLEADER
6697	MCA/771/2018	29/06/2018	DIMPLE YAGNIK CHOTALIYA D/O VIRENDRABHAI HARILAL SOLANKI,	MS MEENA VYAS	YAGNIK ALPESHBHAI CHOTALIYA,	MILAN R MARUTI
6698	MCA/772/2018	10/12/2018	AMAL KUMAR BANKIMCHANDRA BHATTACHARYA,	MR P P MAJMUDAR	PRADIP BHIMRAO SEJAL,	
6699	MCA/773/2018	07/02/2019	GOVERMENT AYURVED COLLEGE TEACHER ASSOCIATION,	MR ANVESH V VYAS	I D CHAUDHARI, DEPUTY SECRETARY,,	GOVERNMENT PLEADER
6700	MCA/774/2018	21/08/2019	SHIVLAL GANDUBHAI KANANI,	MR MUKUND M DESAI	DURGABEN WD/O SHIVLALBHAI GADHIYA,DHARMENDRAKUMAR SHIVLALBHAI PATEL (GADHIYA)	NISHIT A BHALODI
6701	MCA/776/2018	11/06/2018	FLOUR MILLERS TRUST,	BHARATKUMAR K SOLANKI	SANGITASINGH IAS,MANISH BHARDWAJ	
6702	MCA/777/2018	20/09/2019	MITTALBEN DILIPDAN GADHVI WIFE OF VISHALKUMAR KIRITBHAI GADHVI,	HCLS COMMITTEE,MS. MAYURI P CHAUHAN	VISHALKUMAR KIRITBHAI GADHVI,	MR ANVESH V VYAS
6703	MCA/778/2018	14/06/2018	RAKESHKUMAR JAYPRAKASH AGRAWAL,	MS ROOPAL R PATEL	VIJAY MALABHAI BHARWAD,NARESH B SHAH	
6704	MCA/779/2018	18/06/2018	JAYSHREE KARSHAN BHANUSHALI,	RAHUL S SHAH	RAMESHBHAI DEVJIBHAI BHANUSHALI,PRAVINBHAI RAMJIBHAI JOISAR (HUF),ARUNABEN PRAVINBHAI JOISAR,KARSHAN LILADHAR BHANUSHALI,RAMJI VIRAJ JOISAR HUF,CHAGBHAI RAMJI JOISAR,ARVINDBHAI DEVJIBHAI BHANUSHALI (HUF),NAVEEN MAVJIBHAI BHANUSHALI,ODHAVKRUPA DEVELOPERS THROUGH PARTNERS,BHAVIN MAVJIBHAI MANGE,URMILABEN MAVJIBHAI BHANUSHALI (MANGE),SHANTIBEN HIRJIBHAI BHANUSHALI,MANIBEN LILADHARBHAI BHANUSHALI,NIKHIL VERSHI BHANUSHALI,KAMLABEN JETHALAL BHANUSHALI,MOHANBHAI SUNDERJIBHAI DAMA,PRAVINBHAI RAMJIBHAI BHANUSHALI (JOISAR),ARUNABEN PRAVINBHAI JOISAR (BHANUSHALI)	
6705	MCA/780/2018	21/08/2018	BAHDURBHAI DEVRABHAI KHAVAD,	MR. VISHAL P THAKKER	GOVINDBHAI KAVANBHAI TETIYA,P. N. RAOL, DIRECTOR,	
6706	MCA/781/2018	17/09/2019	SAVITABEN D/O MADEVBHAI SAMEJA W/O SACHINBHAI @ PAPUBHAI ASHOKBHAI RAFUCHA,	HCLS COMMITTEE,MS. BHAVNA D ACHARYA	SACHINBHAI @ PAPUBHAI ASHOKBHAI RAFUCHA,	HCLS COMMITTEE,MR JV VAGHELA
6707	MCA/782/2018	27/12/2018	MEENA RAJABHAI CHHATBAR,	MRS SANGEETA N PAHWA,MS SIDDHI P ADHYARU	RAJABHAI CHANDRAKANTBHAI CHHATBAR,	(MR PS OZA)
6708	MCA/783/2018	26/07/2018	SHOBHANABEN D/O BADVANTRAY SONEJI,	MRS NISHA M PARIKH	JANAKBHAI JETILAL BHUT,	KANAN R JADEJA
6709	MCA/784/2018	10/04/2019	MADHUKAR VADILAL PARIKH,JAYSHREEBEN JAGATBBHAI SHAH,JAYSHREEBEN JAGATBBHAI SHAH	MR AK CLERK	SATYAGRAH CHHAVANI CO-OP HSG. SOC. LTD,KIRITBHAI S PATEL, PRESIDENT,RAJESH R PUNJABI, VICE PRESIDENT,HEMANT S SHAH, VICE PRESIDENT,BAKULBHAI R SHAH, SECRETARY,MANSUKHBHAI R RAJPARAG, JT. SECRETARY,AJAYBHAI M PATEL, TREASURER,DIPAK G SHAH,HEMANTBHAI GANDHI,RAMDIK M SHELADIYA,KIRI R BRAHBHATT,RAMESH B SHAH,BHARATBHAI RASAPURA,RAKESHBHAI VARMA,SHALIBHADRABHAI S SHAH,ALOK M BHALAVAT,SAURABHBHAI N BRAHMBHATT,PRAVINBHAI G PATEL,NIRAL C PATEL,RAMESHBHAI R DOBARIYA,SANJAYBHAI M KOTHARI	,NOTICE SERVED,MR HARDIK P MEHTA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6710	MCA/785/2018	14/02/2019	NITINBHAI DAHYRBHAI PATEL,	MR BHARAT T RAO	N P THAKKAR, IAS OR HIS SUCCESSOR IN OFFICE,S G SHAIKH OR HIS SUCCESSOR IN OFFICE,B V BIDESAH OR HIS SUCCESSOR IN OFFICE,PANKAJ KUMAR, IAS OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
6711	MCA/786/2018	27/02/2019	LALITCHANDRA KUBERLAL JANI,HIMANSHU BHANUPRASAD DAVE,SHASHANK DILIPKANT PANDYA,ARVINDBHAI MANILAL PANCHAL,BHALCHANDRA MANEKLAL DAVE	MS G R VIJAYALAKSHMI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL
6712	MCA/787/2018	04/10/2018	KANUBHAI MANILAL PATEL,	ANURAG R RATHOR	MANOJ AGGRAWAL,ANUP KUMAR SINGH,(DELETED) STATE OF GUJARAT	GOVERNMENT PLEADER,DELETED
6713	MCA/788/2018	07/02/2019	KALPANABEN GULABRAI BHATT,	MS G R VIJAYALAKSHMI,GAYATRI P VYAS	JAYANTI RAVI,	GOVERNMENT PLEADER
6714	MCA/789/2018	13/12/2018	PAYAL ANKUR TALAVIA D/O MANILAL G DAMOR,	MR.MANAN BHATT	ANKUR DHIRUBHAI TALAVIA,	MR. MAULIK M SONI
6715	MCA/790/2018	13/09/2019	USHABEN SURENDRASINH RAOL,	MR DURGESH ERINPURIA,MINESH D ERINPURIA	STATE OF GUJARAT THROUGH THE PUBLIC PROSECUTOR,RAOL SURENDRASINH VIJAYENDRASINH	NOTICE SERVED,DELETED
6716	MCA/791/2018	13/09/2019	USHABEN SURENDRASINH RAOL,	MR DURGESH ERINPURIA,MINESH D ERINPURIA	STATE OF GUJARAT THROUGH THE PUBLIC PROSECUTOR(DELETED),RAOL SURENDRASINH VIJAYENDRASINH	DELETED,MR ANKIT B PANDYA,MS. KETKI P JHA
6717	MCA/793/2018	28/01/2019	PRABHUDAS DUDABHAI PANARA,	MR KIRTIDEV R DAVE	RAMJIBHAI SADHAKARIYA,GOVINDBHAI PATEL,DHARMISHTAHBEN PARESHBHAI SADHARAKHIYA,PARESHBHAI RAMJIBHAI SADHARAKHIYA	MR AMAR D MITHANI,MR YASH N NANAVATY
6718	MCA/794/2018	19/03/2019	LALITKUMAR CHHABILDAS PARMAR,	MR RAJESH P MANKAD	MAHESHBHAI I JOSHI,MAHESHBHAI K RAVAL	NOTICE SERVED
6719	MCA/795/2018	16/07/2018	RAJUBEN RATNAGARBHAI SURYAVANSHI,	ALAUKIK A SHRIVASTAVSA,RONITH JOY	STATE OF GUJARAT,SECRETARY, R. C. MEENA,,B. K. KUMAR, DIST. COLLECTOR,DHIRAJ MITTAL, DFO,CHATRA SINGH BAROT	GOVERNMENT PLEADER
6720	MCA/796/2018	12/07/2018	SARLA ACHUTHAN,	MR VAIBHAV A VYAS	ANJU SHARMA, SECRETARY, EDUCATION DEPARTMENT,A J SHAH, IAS, COMMISSIONER OF HIGHER EDUCATION,P N RAOL, DIRECTOR OF PENSION AND PROVIDENT FUND, GUJARAT STATE	
6721	MCA/798/2018	25/02/2019	RAMAN ENGINEERING CO (P) LTD,	MR NARENDRA L JAIN	(DELETED) STATE OF GUJARAT,MELABHAI RANCHHODBHAI RABARI	DELETED,MR. RAHUL R DHOLAKIA,KSHITIJ M AMIN
6722	MCA/799/2018	27/11/2018	DEEP INDUSTRIES LIMITED,	MR AS VAKIL	OIL AND NATURAL GAS CORPORATION LIMITED THROUGH NEELRATAN CHAUDARY DEPUTY GENERAL MANAGER (P),	
6723	MCA/800/2018	11/07/2018	HARJIBHAI DOSABHAI MAKWANA,BHIKHABHAI GOVABHAI MAKWANA,MAVJIBHAI NATHUBHAI MAKWANA,AMRABHAI NATUBHAI MAKWANA,KANIYALAL HARJIBHAI MAKWANA,VINODBHAI BHIKHABHAI MAKWANA,DINESHBHAI HARJIBHAI MAKWANA,JINABHAI TABABHAI CHUDASAMA,PREMJIBHAI NATUBHAI MAKWANA,AMARSINH GINABHAI CHUDASAMA,CHHANABHAI NATUBHAI MAKWANA,KARSANBHAI BHIMABHAI MAKWANA,BHIMJIBHAI PUJABHAI MAKWANA,AMARBHAI PUJABHAI MAKWANA,CHAMPABEN DABABHAI MAKWANA,RAMJIBHAI NATUBHAI MAKWANA,KANKUBEN NATUBHAI MAKWANA,DEVUBEN NARANBHAI SARVAIYA	(MR RM PARMAR)	STATE OF GUJARAT,DISTRICT COLLECTOR,DEPUTY COLLECTOR,MAMLATDAR,SHIVRAJGADH GRAM PANCHAYAT	,GOVERNMENT PLEADER
6724	MCA/801/2018	26/11/2018	POONAMBEN TEJASBHAI VYAS,	MR RAXIT J DHOLAKIA	TEJASBHAI HASMUKHBHAI VYAS,	MR MANISH S SHAH
6725	MCA/802/2018	27/09/2019	GANGABEN W/O PRAFULBHAI JHIKUBHAI SOLANKI D/O VALLABHBHAI TAPUBHAI MAKWANA,	MR RITURAJ M MEENA,MS DIMPLE A THAKER	PRAFULLBHAI ALIAS PAPPU JHIKUBHAI SOLANKI,	RULE SERVED BY DS

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6726	MCA/803/2018	17/09/2019	JYOTIBA W/I VIJAYSINH JADEJA,	MR ANVESH V VYAS	VUJAYSINH BHARATSINH JADEJA,	NOTICE UNSERVED
6727	MCA/804/2018	06/09/2019	SANGEETABEN MAHENDRABHAI PATEL W/O MAHENDRABHAI PATEL,	MR.KARNA H DHOMSE	MAHENDRABHAI PUNJABJAI PATEL,	MR JK PARMAR
6728	MCA/805/2018	14/09/2018	NEHABEN RAJENDRAKUMAR VERMA,	HCLS COMMITTEE,MS RAKSHA S DIKSHIT	JIGNESHBHAI CHIMANBHAI HINDU MAKWANA,	MS SHEEJA G NAYAR
6729	MCA/806/2018	12/07/2018	RAMESHBHAI TIKABHAI VAKHLA,KAMIBEN RAMESHBHAI VAKLA	MR. HEMAL SHAH	MANAGING DIRECTOR, PASCHIM GUJARAT VIJ CO. LTD,EXECUTIVE ENGINEER, PASCHIM GUJARAT VIJ CO. LTD,EXECUTIVE ENGINEER, PASCHIM GUJARAT VIJ CO. LTD,SHIVABHAI KACHARABHAI PATEL	
6730	MCA/807/2018	05/02/2019	MADALIYA NILESHKUMAR MAGANLAL,	MR. ARCHIT P JANI	PRAKASH KANAIYALAL TRIVEDI,SUNAINA TOMAR,BHATT HIMANSHU L.,RAVINDRA BHAGWANDAS KARIA	,MR AD OZA
6731	MCA/808/2018	12/09/2018	FALGUN SURANDRAKUMAR RAVAL,	MR MURALI N DEVNANI	S B VASAVA,K. D. MEHTA,H. N. DAVE,Y. K. PATEL	NOTICE SERVED
6732	MCA/809/2018	08/01/2019	DINESHBHAI HARIBHAI VANKAR,IQUBAL HUSEIN AHMEDKHA GORI,RASHMIKANT CHHITALAL PANCHAL	MR JA ADESHRA	KIRANKUMAR AMRUTLAL PATEL,DINSHANBANU M. PATHAN,VIJAYKUMAR GOKULBHAI CHAUDHARI	NOTICE SERVED,(MR NIRZAR S DESAI)
6733	MCA/810/2018	28/01/2019	MADHAVJI KANJIBHAI GAJERA,	MR NK MAJMUDAR	PUNAMCHAND PARMAR (IAS),JAYANTI S. RAVI,D.P. DESAI	GOVERNMENT PLEADER,MR HS MUNSHAW
6734	MCA/811/2018	25/06/2018	LALBAHADUR SHASHTRI CO OPERATIVE HOUSING SOCIETY LTD,	MR NIRAV C SANGHAVI	PRAKASHBHAI SOLANKI,M K NANDANIYA,BABUBHAI SAMBHUBHAI RAKHOLIYA	
6735	MCA/812/2018	10/12/2018	THAKORE JAYANTIJI CHATURJI,THAKORE SHIVAJI CHATURJI,THAKORE KANTIJI CHATURJI,THAKORE SHARDABEN CHATURJI,THAKORE RAGHUJI CHATURJI,THAKORE SONIBEN WIDOW OF RAGHUJI CHATURJI,THAKORE KOKILABEN RAGHUJI CHATURJI,THAKORE PRADHANJI RAGHUJI CHATURJI,THAKORE MANEKBEN RAGHUJI CHATURJI,THAKORE KANUJI RAGHUJI CHATURJI	MR NIRAV C SANGHAVI	THAKOR HIRABEN W/O BHALAJI CHEHARAJI,THAKOR AJMALJI BHALAJI CHEHARAJI,THAKOR SAJANBEN D/O BHALAJI CHEHARAJI AND W/O DINESHJI,VAGHELA BHAVANABEN MAHESHBHAI,V. B. RATHOD	,GOVERNMENT PLEADER
6736	MCA/813/2018	13/03/2019	DINESHBHAI S/O SARDARBHAI JAGANIA,	MR.KISHORE PRAJAPATI	NIRAJ BADGUJAR,G. J. CHAVDA,R. R. SINGHAL	,NOTICE SERVED
6737	MCA/814/2018	10/08/2018	NAMRATA NARESH SOLANKI D/O HARSHADBHAI KALUBHAI CHAVDA,	HCLS COMMITTEE,MS ASHLESHA M PATEL	NARESH MOHANBHAI SOLANKI,	NOTICE SERVED
6738	MCA/815/2018	10/08/2018	JESALBEN D/O AMRUTLAL KAVA W/O SUDHENDU RAMANLAL PATNI,	MS AMITA S SHAH	SUDHENDU RAMANLAL PATNI,	NOTICE SERVED
6739	MCA/816/2018	21/10/2019	MADHUBEN D/O JETHACHAND KAJIYANI AND W/O SHANKARBHAI MIRCHUMAL GINDAWANI,	DR. GAURAV J DAVE,DR. KHUSHBU P VYAS	SHANKARBHAI MIRCHUMAL GINDAWANI,	MR VIJAL P DESAI
6740	MCA/817/2018	12/09/2018	DASHRATHBHAI GOBARSINH VAGHELA,	MR GAURAV K MEHTA	SUNAYNA TOMAR,H. S. RAVAL	NOTICE SERVED
6741	MCA/818/2018	12/03/2019	HITESHBHAI PRAVINBHAI PATEL,VADIBHAI BHALABHAI PATEL,KARTIKKUMAR ARVINDKUMAR PRAJAPATI	MR AMRISH K PANDYA	STATE OF GUJARAT,PARESH L SHARMA,GIRISHBHAI K PATEL,NILESH BARANDA,BHANUBHAI CHAUHAN	,NOTICE SERVED,NOTICE UNSERVED,MR DEEP D VYAS
6742	MCA/819/2018	28/01/2019	AJAY PRAVINKANT PRESSWALA,	PRIYANK S DAVE,SHIVAM D PARIKH	NITINKUMAR HIRALAL MEHTA,DILIPKUMAR CHAGANLAL SORATHIYA,JAYANTILAL NATHUBHAI SORATHIYA,ISHWARLAL VENILAL SORATHIYA,RAJENDRAKUMAR JAIKISHANDAS SORATHIYA,MUKESHBHAI KANTILAL SORATHIYA,MANISHKUMAR HIRALAL SORATHIYA,VINAY PRAVINCHANDRA SORATHIYA,RAJESHKUMAR ISHWARLAL SORATHIYA	MR ARPIT A KAPADIA
6743	MCA/820/2018	27/02/2019	KSHORBHAI BACHUBHAI KAPDI,	MR ASHISH M DAGLI	STATE OF GUJARAT,AKASH SHAILENDRAPRASAD BHARGAV	,MR ANIP A GANDHI,MR TEJAS P SATTA
6744	MCA/821/2018	10/12/2018	HARESHBHAI KANJIBHAI CHAUHAN,	MR NIRAV C SANGHAVI	K G DAFTARI,M. B. PARIKH,Y. H. VYAS(GETCO),B. B. CHAUHAN	
6745	MCA/822/2018	23/07/2018	SCIW UNIQUE CONSTRUCTION,	MR. R.D.KINARIWALA	STATE OF GUJARAT,D.G.CHAUDHARY (DY. SECRETARY)	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6746	MCA/823/2018	27/08/2018	DASHRATH SHAMBHUBHAI PANCHAL,	MR HEMAL K ACHARYA	AJAY J TRIVEDI,	MR DIPAK R DAVE
6747	MCA/824/2018	12/10/2018	HARSHADRAI KANJIBHAI JANI,	MR MA PAREKH	SHRIMATI USHABEN K TRIVEDI,VARUNKUMAR BRAVAL,M.H.CHARNIYA	,MR HS MUNSHAW
6748	MCA/825/2018	25/02/2019	SHAILESHBHAI SHANTILAL PAREKH,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	D D PANDYA,A. J. SHAH,PRITIBEN PANARA,ANJU SHARMA	GOVERNMENT PLEADER,NOTICE SERVED,MR AR THACKER
6749	MCA/826/2018	07/09/2018	HETAL KIRITKUMAR SHAH,	MR ANVESH V VYAS	INCHARGE OF POLICE INSPECTOR SHREE MANOHARSINH JADEJA,	
6750	MCA/827/2018	09/01/2019	GITA(GANGABEN) D/O MAHADEVPURI GOSWAMI,AASHABEN MAHADEVPURI GOSWAMI,HANSHABEN MAHADEVPURI GOSWAMI	JUCKY LUCKY CHAN	AMRUTPURI CHANCHALPURI GOSWAMI,YAMINIBEN MOGHJIBHAI DESAI (CHAIRMAN NARIGRUH, PATAN),RANAJI HIMMATSINH,L M THAKOR	REFUSED SERVED (N)(10),RULE SERVED,MR VN BHAMARE,MR NARENDRA CHAUHAN,MR VIVEK V BHAMARE
6751	MCA/828/2018	09/01/2019	GANGABEN D/O MAHADEVPURI GOSWAMI,CHANDRAKANT AMRUTLAL THAKKAR,JAYESHGIRI KACHRAGIRI GOSWAMI	JUCKY LUCKY CHAN	AMRUTPURI CHANCHALPURI GOSWAMI,	MR NARENDRA CHAUHAN
6752	MCA/829/2018	09/01/2019	GANGABEN D/O MAHADEVPURI GOSWAMI,DASHRATHPURI SHIVPURI GOSWAMI	JUCKY LUCKY CHAN	BALVANPURI CHANCHALPURI GOSWAMI (BAVA),BABUBHAI SHANKARBHAI PATEL	MR.HEMANG H PARIKH,MR RASESH H PARIKH,MR NARENDRA CHAUHAN
6753	MCA/830/2018	09/01/2019	DASHRATHPURI SHIVPURI (ISHWARPURI) GOSWAMI,	JUCKY LUCKY CHAN	AMRUTPURI CHANCHALPURI GOSWAMI,	MR NARENDRA CHAUHAN
6754	MCA/831/2018	09/01/2019	GANGABEN D/O MAHADEVPURI GOSWAMI,DASHRATHPURI SHIVPURI (ISHWARPURI) GOSWAMI,JAYABEN DASHRATHPURI GOSWAMI,CHANDRAKANT AMRUTLAL THAKKAR,KAMLABEN VRAJLAL THAKKAR	JUCKY LUCKY CHAN	AMRUTPURI CHANCHALPURI GOSWAMI,SENMA GOVABHAI JAMADAR	RULE NOT RECD BACK,MR NARENDRA CHAUHAN
6755	MCA/832/2018	30/11/2018	GOHIL KULDIPSINH CHHANUBHA,SHUKLA PARESHKUMAR MAHENDRABHAI,VAGHELA RAJESH VASHRAMBHAI,KSHATRIYA YASHPAL JAGDISHSINH,MAKWANA PARESHKUMAR BALVANTRAI,PANDYA NAYAN SURESHBHAI	MR VAIBHAV A VYAS	SUNAINA TOMAR IAS,KAUSHIKBHAI L. BHATT,G.M.SUTARIYA	,MR AD OZA
6756	MCA/833/2018	17/09/2019	RESMABANU SABBIRBEG MIRZA,	MR YOGESHKUMAR A RATANPARA	SABBIRAHEMAD BEG MIRZA,	MR HEMANT B RAVAL
6757	MCA/834/2018	04/10/2018	DILIPBHAI SKANKARBHAI RATHWA,	MR. R.D.KINARIWALA	STATE OF GUJARAT,DISTRICT COLLECTOR, (CHHOTA UDAIPUR),GEOLOGIST(CHHOTA UDAIPUR)	,NOTICE SERVED
6758	MCA/835/2018	28/11/2018	BHAVIKA KUVARBA W/O BHAVESHKUMAR SOLANKI D/O GOHIL KARANSINH CHHATRASINH,	MS.NIDHI P BAROT	BHAVESHKUMAR PRAVINSINH SOLANKI,	NOTICE SERVED
6759	MCA/837/2018	24/09/2018	HARESHBHAI LALABHAI VANKAR,	MR NK MAJMUDAR	A V DESAI POLICE INSPECTOR,P P WAGHELA POLICE INSPECTOR	GOVERNMENT PLEADER
6760	MCA/839/2018	04/10/2018	KANBHA KALUBHAI GOHEL,	MR. ARCHIT P JANI	MOHMED SHAHID INCHARGE SECRETARY, STATE OF GUJARAT,NALIN B. UPADHYAY,CHETAN N. PARMAR	GOVERNMENT PLEADER,MR DHAVAL D VYAS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6761	MCA/840/2018	01/02/2019	OSMAN TARMAMAD SIDA,RAJESHKUMAR DURGASHANKAR PANDYA,VIRAM LAKSHMAN NANDALIYA,KANTIBHAI GOKALBHAI LADANI,PRADIP MANSUKHLAL NIMBARK,PRAVINDAAN DADBHAI MOD,BAPUSHA HASHAMSHA SARVEDI,CHINABHAI GOVINDBHAI GOHIL,POPAT GANDABHAI VASAN,MADHA KHIMA KATHA,JIVABHAI MANGABHAI MAKADIYA,PARSOTTAM KADA KATHAD,NARESH RAJA KHAINA,RAMUBEN NATHABHAI GAMAR,MD. HUSEN IBRAHIM BICHARA,MANJULABEN KHIMABHAI KATHAD,HARSUKH NATHUBHAI YADAV,BABU MANGA GOHEL,BABU RAMA KATHAD,KAVIBEN WD/O RAJA KANA BHARDA,KISHORE SHAMJI BORICHA,ATUL RAMJI JETHVA,NARBHESHANKAR MOHAN DAVE,VALA HIRA PARGHI,BABU GOVA KUDESA,HARSUKH POLA CHAVDA,IBRAHIM JUMA SIDA,CHAGAN MAIYA KHANIYA,BIJAL GOVIND GOHIL(RETD.),MD. HUSEN KASHAM RATHOD,GAANGA LAKHMAN WALA,GAFFAR JUSAB SIDA,KANJI RAMJI GORAD(RETD.),BHANU MENAND CHAVDA,RAMJI PUNJA MAKWANA,NARAN SOMA CHAUHAN,ABDUL MOHD. BURBAAN,HASAM TARMAMAD SIDA,HASAM UMAR SIDA,AAMADSHA HASHAMSHA SARDEVI,KASAM ISMAIL SHEIKH,JUSAB TAIYAB SHEIKH,BHIKHA KANJI LIMBADIA,DHANJI RATNA SAGATHIA,NARENDRA GOKAD POPAT(RETD.),MASRI RANA BAMANIA,AAMAD TAIYAB SIDA	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	STATE OF GUJARAT,SUPERITENDING ENGINEER,EXECUTIVE ENGNEER,DY. EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6762	MCA/841/2018	04/07/2018	PATEL GAURANGKUMAR KANTILAL,	MR YOGESH G KANADE	J D DESAI (IAS) STATE OF GUJARAT,SURESHBHAI JETHABHAI DUMALIYA, DISTRICT SECONDARY EDUCATIONAL OFFICER,,SIHORA SUBHASHCHANDRA HIRAJIBHAI, SCHOOL PRINCIPAL	
6763	MCA/842/2018	28/01/2019	PARMAR SURESHBHAI DUDHABHAI,	MR JV JAPEE	AJAY J SHAH,STATE OF GUJARAT	,MR HS MUNSHAW
6764	MCA/843/2018	22/02/2019	PADHIYAR MUNAF SATARBAI,	MR VAIBHAV A VYAS	ANAND ZINZALA,SANGEETA SINGH, IAS	GOVERNMENT PLEADER
6765	MCA/845/2018	11/10/2018	ASHISHSINH PRAVINSINH ZALA,ANILKUMAR MANHARLAL SANGHANI	MR PA JADEJA,PRERAK P OZA	MAHARAJA KRISHNAKUMARSINHJI BHAVNAGAR UNIVERSITY,P. P. INSTITUTE OF SCIENCE	MR AD OZA
6766	MCA/846/2018	06/03/2019	LILABEN DINUBHAI RATHOD,	(MR RM PARMAR),HCLS COMMITTEE	STATE OF GUJARAT,PUNAMCHAND PARMAR,JAYANTI S. RAVI	GOVERNMENT PLEADER
6767	MCA/847/2018	05/08/2019	AYAR DEVDANBHAI KHODABHAI,BRAMAN NAVGHANBHAI KHODABHAI,AYAR BADHIBEN LAXMANBHAI,JADEJA JASUBHA BALUBHA,AYAR KHODABHAI ARJANBHAI,AHIR BHACHABHAI JAHABHAI,AYAR RANIBEN RAMABHAI,AYAR ALABHAI PANTABHAI,AYAR JIVANBHAI PATABHAI,AYAR MOMAYABHAI BHURABHAI,AYARDEVDANBHAI LUMBHABHAI,AYAR DUDABHAI GODADBHAI,AYAR LAXMANBHAI JAHABHAI,AYAR VALABHBHAI BACHUBHAI,AYAR RANIBEN JIVANBHAI,BRAHMAN KARAMSHI JETHABHAI,AYA RAMABHAI LAXMANBHAI	MALAV M MULANI	POWER GRID CORPORATION OF INDIA LIMITED.,ANAND PATEL, DISTRICT MAGISTRATE	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MRS SUMAN KHARE,MR AKSHAT KHARE
6768	MCA/848/2018	28/01/2019	HIMATBHAI BHAVNABHAI JADAV,	MR RAJESH P MANKAD	K K BODAR,P. B. PATEL,V. M. BHAMANI	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
6769	MCA/849/2018	04/10/2018	PRABHATSINH RAMSINH CHAUHAN,	MR BHARAT T RAO,MS MALTI BHARAT RAO	PANKAJ KUMAR I. A. S.,UDIT AGRAWAL	GOVERNMENT PLEADER
6770	MCA/850/2018	04/07/2018	VANDANABEN CHANDULAL CHAUHAN,	MS.DILBUR CONTRACTOR	RAKESHKUMAR DAHYALAL CHAUHAN,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6771	MCA/851/2018	29/11/2018	M/S K M KHUNTI THROUGH PARTNER KARSANBHAI MALDEBHAI KHUNTI,	MR. JAY M THAKKAR,DHRUVIN P BHUPTANI	STATE OF GUJARAT THROUGH THE DIRECTORATE OF MUNICIPALITIES,RUDRESH JILUBHAI HUDAD	NOTICE NOT RECD BACK,MR MURALI N DEVNANI
6772	MCA/852/2018	01/04/2019	KAPADIYA MOHAMMADSAEED ABDUL HAMID,	MS. KRUTI M SHAH	STATE OF GUJARAT,M. THENNARASAN,H.S.SUTHAR	,MR DHAVAL G NANAVATI
6773	MCA/853/2018	12/09/2018	GHANSHYAMBHAI JIVABHAI KATARA,	MR GAURAV K MEHTA	SUNAYNA TOMAR,H. S. RAVAL	NOTICE SERVED
6774	MCA/854/2018	12/09/2018	ARVINDKUMAR DHARMABHAI VAISHNAV,	MR GAURAV K MEHTA	SUNAYNA TOMAR,H. S. RAVAL	NOTICE SERVED
6775	MCA/855/2018	12/09/2018	BABULAL JIVRAMBHAI PATEL,	MR GAURAV K MEHTA	SUNAYNA TOMAR,H. S. RAVAL	NOTICE SERVED
6776	MCA/856/2018	12/09/2018	JIVRAMBHAI NARAYANBHAI PATEL,	MR GAURAV K MEHTA	SUNAYNA TOMAR,H. S. RAVAL	NOTICE SERVED
6777	MCA/857/2018	12/09/2018	MUKESHBHAI KACHRABHAI OD,	MR GAURAV K MEHTA	SUNAYNA TOMAR,H. S. RAVAL	NOTICE SERVED
6778	MCA/858/2018	28/08/2018	BHAGWATIBEN MADHAVDAS BHABHANI,LUNGIBEN MOHANLAL GARG SINCE DECD.,ANDAJI CHOGAJI RATHOD,KAILASHBHAI MANGILAL,GHANSHYAMBHAI MULCHANDBHAI NANVANI,MANGLANI SANTOKJI GAJAN,LAXMANJI ASLAJI PADHIYAR	MR KRUNAL D PANDYA	VIKRANT PANDEY IAS COLLECTOR,BHAVIN R SAGAR	
6779	MCA/859/2018	13/12/2018	SHIBANI DEEPAK ANKLESARIA,	MR NILESH A PANDYA	DEEPAK ASVIN ANKLESARIA,ASVIN CHHABILDAS ANKLESARIA,KUSUM ASVIN ANKLESARIA	MR VIMAL A PUROHIT,VISHAL S AWTANI
6780	MCA/860/2018	05/02/2019	ASHISH MANSUKHLAL DAVE,	(MR NIKHIL S KARIEL)	CHHAGANBHAI BECHARBHAI RABARI,GAURANG MAKWANA,M. S. PATEL,MUKESH PURI,ARVIND AGRAWAL	,GOVERNMENT PLEADER
6781	MCA/861/2018	05/02/2019	NARENDRABHAI PUNJABHAI DHANDHAL,	(MR NIKHIL S KARIEL)	CHHAGANBHAI BECHARBHAI RABARI,GAURANG MAKWANA,M.S.PATEL,MUKESH PURI,ARVIND AGRAWAL	,GOVERNMENT PLEADER
6782	MCA/862/2018	05/02/2019	SHAILESHKUMAR ALIAS SUKHDEV SHIVSHANKAR PANDYA,	(MR NIKHIL S KARIEL)	CHHAGANBHA BECHARBHAI RABARI,GAURANG MAKWANA,M. S. PATEL,MUKESH PURI,ARVIND AGRWAL	,GOVERNMENT PLEADER
6783	MCA/863/2018	22/01/2019	NAIMESH MAHENDRAKUMAR GOSWAMI,	MR BHAVESH BABARIYA,MS. JIGNA J SHAH	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,AMRUTBHAI BHAMBHI,DEPUTY SECRETARY	,NOTICE SERVED,MR MANISH J PATEL
6784	MCA/864/2018	18/12/2018	KAMLABEN AMRUTGIRI GOSAI,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	SHAILESHPARI SOMPURI GOSAI, POLICE INSPECTOR,	
6785	MCA/865/2018	24/09/2018	PRUTHVESHKUMAR VITTHALBHAI GAJERA,	MR. HARDIK J JANI	PUNAMCHAND PARMAR,	NOTICE SERVED
6786	MCA/866/2018	11/07/2018	SANJAY JAGDISHBHAI BHATI,	MR UT MISHRA	BIMALKUMAR JHA,SANJAY BHATIA	
6787	MCA/867/2018	01/04/2019	RAMBHAI PARBATBHAI CHANDERA,	MS MAMTA R VYAS	AJAY S BHATT,J. D. DESAI,B. S. KELLA	NOTICE SERVED
6788	MCA/868/2018	22/02/2019	ASSOCIATION OF CLASS III EMPLOYEES,	MR VH DESAI	STATE OF GUJARAT,COMMISSIONER OF MID DAY MEALS AND SCHOOL, J.D.DESAI	GOVERNMENT PLEADER
6789	MCA/869/2018	26/10/2018	TRUSHABEN W/O KEVALBHAI KANSAGARA D/O RAVJIBHAI JAGANI,	HCLS COMMITTEE,MS NILAM N CHAUHAN	KEVALBHAI VALLABHABHAI KANSAGARA,	MR PRATIK Y JASANI
6790	MCA/870/2018	19/09/2019	SHEELABEN BAKULBHAI PRAJAPATI W/O HITESHKUMAR BUDHABHAI PRAJAPATI,	YUVRAJ B SOLANKI,HARSHADKUMAR D PANCHAL	HITESHKUMAR BUDHABHAI PRAJAPATI,	RULE SERVED
6791	MCA/871/2018	12/10/2018	JAYESHKUMAR PURSHOTTAMBHAI JOSHI,	MR MA PAREKH	USHABEN K TRIVEDI (SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPARTMENT),VARUNKUMAR BRAVL(PROGRAME OFFICER / DISTRICT DEVELOPMENT OFFICER(DDO)),M H CHARANIYA (TDO)	,MR HS MUNSHAW

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6792	MCA/872/2018	27/12/2018	AMI CHANDAN TRIVEDI D/O DEVENDRAPRASAD SHANKARLAL JOSHI,	MR KRUNAL L SHAHI,VISHAL K ANANDJIWALA,KATHAN P GANDHI	CHANDAN NARENDRAPRASAD TRIVEDI,	NOTICE UNSERVED
6793	MCA/873/2018	27/08/2018	NEHA JITENDRA SHUKLA,	M R BHATT & CO.	SAMIR SHAH OR HIS SUCCESSOR IN OFFICE,P N RAOL DIRECTOR OF PENSION AND PROVIDENT FUND,PUNAMCHAND PARMAR	,GOVERNMENT PLEADER
6794	MCA/874/2018	25/09/2018	AJIT P. SURTI,	M R BHATT & CO.	V.S.TRIPATHI,P N ROAL,PUNAMCHAND PARMAR	,GOVERNMENT PLEADER
6795	MCA/875/2018	27/08/2018	RAJNI MEWARA,	M R BHATT & CO.	SAMIR SHAH OR HIS SUCCESSOR IN OFFICE, THE DIRECTOR, EMPLOYEES STATE INSURANCE SCHEME,P N ROAL, DIRECTOR OF PENSION AND PROVIDENT FUND,PUNAMCHAND PARAMAR, ADDITIONAL HEALTH SECRETARY	,GOVERNMENT PLEADER
6796	MCA/876/2018	20/08/2019	SUO MOTO,	MR HEMANG M SHAH	PARTH HEMENDRA JANI,SONAL HARDIKBHAI THAKKAR,STATE OF GUJARAT	,NOTICE SERVED,MR.MANAN BHATT,ANKIT M MODI
6797	MCA/877/2018	09/01/2019	ANISHBHAI SIRAJBHAI VAHORA,	MR CP CHAMPANERI	STATE OF GUJARAT,B P PATIL,ARVIND GADHVI,V P SOLANKI	
6798	MCA/878/2018	12/10/2018	VITHTHALBHAI BHIKHABHAI BABHANIA,	MR MA PAREKH	SHRIMATI USHABEN K TRIVEDI,VARUNKUMAR BRAVAL (PROGRAMME OFFICER / DISTRICT DEVELOPMENT OFFICER (DDO)),M H CHARANIYA (TDO)	,MR HS MUNSHAW
6799	MCA/879/2018	24/09/2019	DISHA JAYMIN PATEL D/O HEMANTBHAI PATEL,	MR RUTVIJ S OZA	JAYMIN SUMANTBHAI PATEL,	MR DEVAL N MODI,MR KISHAN R CHAKWAWALA
6800	MCA/880/2018	18/12/2018	HARSHADBHAI HARIBHAI PATEL,JAGDISHBHAI HARIBHAI PATEL,SHAILESHKKUMAR CHANDUBHAI PATEL,JITENDRAKUMAR CHANUBHAI PATEL,KANTABEN WD/O TALSHIBHAI DAHYABHAI PATEL,BHIKHABHAI TALSHIBHAI PATEL,SUDHABEN TALSHIBHAI PATEL,SANTUBEN TALSHIBHAI PATEL,TIKUBEN TALSHIBHAI PATEL,URMILABEN TALSHIBHAI PATEL	MR MA PAREKH	CHAITANYA SHAH,	MR SATYAM Y CHHAYA
6801	MCA/881/2018	28/02/2019	JITENDRA JAYANTILAL MAKWANA,	MR GAURAV K MEHTA	SHRI RAJ GOPAL,A.J. SHAH,ASIT VORA	GOVERNMENT PLEADER,MR UM SHASTRI
6802	MCA/883/2018	14/08/2018	DIPTIBEN W/O JAYDEEP MAGANBHAI PATEL AND D/O ISHWARBHAI LALLUBHAI PATEL,	HCLS COMMITTEE,MS. SHIVANGI M RANA	JAYDEEP MAGANBHAI PATEL,	NOTICE NOT RECD BACK
6803	MCA/884/2018	10/10/2018	RAJAL D/O RAMESHCAHNDRA SHRIMALI,	URJA B DAVE	ASHOK LAKSHMANDAS SADHU,	MR PRATIK B BAROT
6804	MCA/885/2018	05/03/2019	GOVINDBHAI THAKORBHAI KOLI PATEL,	MR PJ MEHTA	SANJAYPRASAD SECRETARY,NAGINBHAI C PATEL VICE CHANCELLOR	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
6805	MCA/886/2018	29/11/2019	MITTALIBEN W/O GUNJANKUMAR PATEL,	DARSHIT R BRAHMBHATT	GUNJANKUMAR SAILESHBHAI PATEL,	MR NK MAJMUDAR
6806	MCA/887/2018	01/03/2019	HARESHBHAI HAMIRBHAI MAKWANA,RAJESH NANALAL MEHTA,HARSHAD KANUBHAI DHANA,AMITBHAI ASHOKBHAI DHANA,KANTIBHAI HAMIRBHAI MAKWANA,DINESHBHAI DAYABHAI MEWADA,BHARATBHAI DAYABHAI GOHEL,BHIKHABHAI SHIVABHAI DANIDHARIYA,JYOTINDRASINH BAHADURSINH WAGHELA	MR SAMIR B GOHIL	HITESHKUMAR KANTILAL PATEL,	NISHIT A BHALODI
6807	MCA/888/2018	16/10/2019	SHILPA W/O ABHISHEK KEDIA D/O SUSHILKUMAR BAGLA,	MR RJ GOSWAMI	ABHISHEK PARAS KEDIA,	MR KUNJAL D PANDYA
6808	MCA/889/2018	18/03/2019	JOGINDERSINGH SUNDERSINGH GILL SINCE DECEASED THROU LEGAL HEIRS AND REPRESENTATIVE,	MR. YOGENDRA THAKORE	K RAJESH,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6809	MCA/890/2018	18/02/2019	DHANPAL JAYANTILAL DESAI,SAMIRBHAI AMRUTLAL SHAH,HANSABEN KALYANBHAI SHAH,MAYUR CHHOTALAL SHAH,BHUPENDRA KESHAVLAL JHAVERI	MR HARDIK D MUCHHALA	MUKESHKUMAR,NARESHBHAI L RAJPUT,ARJAV SHAH,RAJENDRA JADAV,HIMANSHU CHANDRAKANT SHAH,DIGANT HIMANSHUBHAI SHAH	,CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
6810	MCA/891/2018	28/01/2019	H.S. PARMAR,	MR VAIBHAV A VYAS	SANJAY PRASAD, IAS, SECRETARY, AGRICULTURAL AND CO-OPERATION DEPARTMENT,SANGEETA SINGH, IAS, ADDITIONAL CHIEF SECRETARY,N B UPADHYAY, GUJARAT STATE,DINESH DASA, CHAIRMAN, GUJARAT PUBLIC SERVICE COMMISSION	,GOVERNMENT PLEADER,NOTICE SERVED
6811	MCA/892/2018	11/10/2018	GANESH SOMABHAI PRAJAPATI,	MR VAIBHAV A VYAS	ANJU SHARMA I A S,K B UPADHYAY, COMMISSIONER OF HIGHER EDUCATION	GOVERNMENT PLEADER
6812	MCA/893/2018	25/09/2018	SANJAYKUMAR MAKODBHAI KIKANI,	MR D V KANSARA,D A TRIPATHI	STATE OF GUJARAT,PRAKASHBHAI KANUBHAI DHANDHLA, THE REGISTRAR OF BIRTH AND DEATH	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW
6813	MCA/894/2018	08/02/2019	RAMESHBHAI MELABHAI THAKORE,	MR UT MISHRA	S P PATEL,K C VASAVA	GOVERNMENT PLEADER,NOTICE SERVED
6814	MCA/895/2018	25/10/2019	JYOTIBEN W/O DAIVESH MYANGAR AND D/O HAVABHAI JIVRAJBHAI VAGHELA,	MR P P KASVALA	DAIVESH VIJAY MYANAGAR,	MR. SAHIL M SHAH
6815	MCA/896/2018	06/05/2019	ANUBHAB ZANUBHA ZALA,	MR UT MISHRA	TARLIKA M DESAI,PRABHAV JOSHI	,MR HS MUNSHAW
6816	MCA/897/2018	02/04/2019	PALLAVIBEN TULSIBHAI PATEL,	MR RAJESH P MANKAD	BHANUBHAI LAXMANBHAI MADIYA,HARESHBHAI R RAVAL	MR HS MUNSHAW
6817	MCA/898/2018	16/10/2019	REKHABEN BHAVINKUMAR OAD D/O ASHOKBHAI KHUMANBHAI OAD,	Ms. HIMANI KINI,NAMAN H KINKHABWALA	BHAVINKUMAR MAFATBHAI OAD,	RULE SERVED BY DS

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6818	MCA/899/2018	06/12/2018	SENAMA POPATBHAI RANCHODBHAI,PANDYA SHIVANGI MUKESHBHAI,RAVAL JANAKKUMAR JAYNATIBHAI,PRAJAPATI RAVINDRAKUMAR AMRUTLAL,PARMAR MAHENDRABHAI MANUBHAI,PRAJAPATI URVESHKUMAR NATVARLAL,TRIVEDI RAHULKUMAR MAHESHBHAI,CHANDERA SHNTABEN ARJANBHAI,RAULJI SUNILSINH GANPATSINH,TOSIFKHAN UMARKHAN PATHAN,PATEL VIRALBEN AMBALAL,PATEL MANISHKUMAR ASHOKBHAI,PATEL JYOT MAHENDRABHAI,PARMAR NILESHBHAI VELJIBHA,PATEL CHIRAG RAMBHAI,PARMAR ILABEN KALUBHAI,CHAUHAN VINUBHAI RAMBHAI,PANDYA SANCHINKUMAR RAMESHBHAI,PATEL DHRUPALKUMAR HARIBHAI,PARMAR JAYANAND SAMUALBHAI,SATHAWARA PRIYANKABEN MAHESHBHAI,NIYATAR RUMANABEN INUSHBHAI,CHAUDHRY PARTHBHAI JASHUBHAI,PRAJAPATI SUMANTKUMAR ATMARAMBHAI,SAVNIYA TRUPTI VINODBHAI,PRAJAPATI ASHABEN AMRATBHAI,TRIVEDI JAIMIN RAKESHBHAI,PARMAR DHAVAL KIRANBHAI,PATEL TEJALBEN RAJNIKANT,DAVE HIREN RAMNIKLAL,BARIA ANILBHAI BHARATBHAI,MAHIDA SAVANKUMAR RAJESHBHAI,PARMAR DINESHKUMAR DANJIBHAI,RAULJI HARPALSINH MOTISINH,DAMOR HARISHBHAI LALUBHAI,AMIN KETUBEN BHAVINBHAI,KAMLIYA KAVITABEN CHHAGANBHAI,TAVIYAD VINESHBHAI VARSINGBHAI,SOLANKI HITESH BHIKHUBHAI,BARIA HIMANSHUKUMAR RAJESHBHAI,ZALA HASMUKH AMBALAL,GARASIYA ASHVINKUMAR MOHANBHAI,JADAV MINAXIBEN JASVANTBHAI,CHAUHAN GOVIDBHAI KALUBHAI,SHAH JIGARKUMAR BALKRUSHNA,GAVRA SALIM MOHANNADBHAI,PARMAR SACHINKUMAR BHAILALBHAI,PARMAR JAYESHBHAI RAMANBHAI,ZALA HARPALSINH MANUBHA,PATHAN IMRANKHAN JAHANGIRKHAN,PATEL DINESHBHAI GOVIDBHAI,CHUHAN SHILESHBHAI NATUBHAI	MR HJ DHOLAKIA	ANUPAN ANAND,MANISHA CHANDRA,MANOJBHAI Y. DAKSHINI,HARSHIT P. GOSAVI,AMITPRAKASH YADAV,RAMESHCHANDRA K. PATEL,ANIL RANAVATIYA,ASHISH KUMAR,ASHOK M. SHARMA	,GOVERNMENT PLEADER,MR HS MUNSHAW,MR MP PRAJAPATI,MR MANISH J PATEL
6819	MCA/901/2018	27/11/2019	KRUPA NIKET SHAH,	ADVOCATE NOTICE SERVED	NIKET JAYESHBHAI SHAH,	MR UDAY R BHATT
6820	MCA/902/2018	06/03/2019	DHANPAL JAYANTILAL DESAI,HANSABEN K SHAH THROUGH POA BHUPENDRA K SHAH,SHAH MAYURLAL CHOTELAL,BHUPENDRA K ZHAVERI	MS HETVI H SANCHETI	STATE OF GUJARAT THROUGH THE SECRETARY,CHETAN N PARMAR, THE DISTRICT REGISTRAR (HOUSING),NALINBHAI UPADHYAY, COMMISSIONER AND REGISTRAR OF COOPERATIVE SOCIETIES	,NOTICE SERVED
6821	MCA/903/2018	14/08/2018	AAWAD CARTING AND TRANSPORT CO.,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,NIRAVBHAI BAROT,REGIONAL TRANSPORT OFFICE,A. P. GADHVI	,NOTICE NOT RECD BACK
6822	MCA/904/2018	18/03/2019	BHARATKUMAR RATILAL JOSHI,	MR KIRTIDEV R DAVE	TUSHAR DHOLAKIYA,MUNIR VOHRA,A S RATHAVA,B K SAHEJADPURA	MR HS MUNSHAW
6823	MCA/905/2018	04/10/2018	EVERSHINE AQUAFARM PVT LTD THROUGH DIRECTOR PARESH NAGAIN BHAGWAGAR,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR, SECRETARY, REVENUE SECRETARY,MOHMAMED SAHID,RAVI ARORA	
6824	MCA/906/2018	04/10/2018	SHASHANK AQUACULTURE PVT LTD,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR,MOHMAMED SAHID,RAVI ARORA	
6825	MCA/907/2018	04/10/2018	SALVIN AQUA PVT LTD,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR,MOHMAMED SAHID,RAVI ARORA	

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6826	MCA/908/2018	04/10/2018	MIHIR AQUAFARM PVT LTD THROUGH DIRECTOR CHANDRIKABEN KIRITKUMAR PATEL,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR, SECRETARY, REVENUE SECRETARY,MOHMAMED SAHID,RAVI ARORA	
6827	MCA/909/2018	04/10/2018	ZEAL AQUA PVT LTD,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR,MOHMAMED SAHID,RAVI ARORA	
6828	MCA/910/2018	04/10/2018	NAVIK AQUA PVT LTD,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR,MOHMAMED SAHID,RAVI ARORA	
6829	MCA/911/2018	04/10/2018	SUSAN AQUA PVT LTD,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR,MOHMAMED SAHID,RAVI ARORA	
6830	MCA/912/2018	04/10/2018	JAI JALARAM FARMS PVT LTD THROUGH DIRECTOR CHINTAN BUDHIYABHAI KHALASI,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR, SECRETARY, REVENUE SECRETARY,MOHMAMED SAHID, SECRETARY, ANIMAL HUSBANDRY, COW BREEDING, FISHERY AND COOPERATION,RAVI ARORA, COLLECTOR	
6831	MCA/913/2018	04/10/2018	GOLDPINK AQUACULTURE PVT LTD,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR,MOHMAMED SAHID,RAVI ARORA	
6832	MCA/914/2018	04/10/2018	PRAFUL AQUAFARM PVT LTD THROUGH DIRECTOR HITENDRAKUMAR PRABHUBHAI PATEL,	MR VIRAT G POPAT,ADITYASINH J JADEJA	PANKAJ KUMAR, SECRETARY, REVENUE SECRETARY,MOHMAMED SAHID,RAVI ARORA	
6833	MCA/915/2018	19/02/2019	KIRTIBHAI TALSHIBHAI PATEL,	BHARATKUMAR K SOLANKI	KAMAL DAYANI IAS,MANISH BHARDWAJ IAS	,(MR NIRAL R MEHTA)
6834	MCA/916/2018	30/11/2018	DHIRENDRASINH RANJITSINH VADHER,	VIRAL K SHAH	J.R.DODIYA,CHINTAN VAISHNAV,K.D. JOD,M.C. RATHOD,N.C. MAKWANA	GOVERNMENT PLEADER,MS G R VIJAYALAKSHMI
6835	MCA/917/2018	30/11/2018	KRUNAL TANSUKHBHAI KANSARA,	MR.DIPAK B PATEL	RAHUL N PATEL,	GOVERNMENT PLEADER
6836	MCA/918/2018	05/12/2018	SHASHIKANT BALVANTRAY SATPUTE,	MR VIRAT G POPAT,ADITYASINH J JADEJA	MUKESHKUMAR AHMEDABAD MUNICIPAL COMMISSONER,	MR SATYAM Y CHHAYA
6837	MCA/920/2018	30/11/2018	HASMUKHBHAI BHIMJIBHAI RATHOD,	DHAVAL A PARMAR	STATE OF GUJARAT,THE COMMISSIONER OF HEALTH (JAYANTI RAVI),THE MEDICAL SUPERINTENDENT (DR. MUKUND MOTIBHAI PRABHAKAR)	GOVERNMENT PLEADER
6838	MCA/921/2018	30/01/2019	MAGANBHAI DURLABHBHAI KOLADIYA,RAJESHBHAI BHANABHAI BARAIYA,KASAMBHAI ABUBHAI BHARACH,LAXMANBHAI BACHUBHAI BAMBHANIYA,UMESHPURI GULABPURI GOSWAMI	MS ASHLESHA M PATEL	SUNAINA AJAY TOMAR,ARVIND AGRAWAL,JAGDIP NARAYAN SINGH,SUDHIR MOHANLAL CHADHDHA,SUDHIR MOHANLAL CHADHDHA	,GOVERNMENT PLEADER,MR NIKUNT K RAVAL
6839	MCA/922/2018	11/03/2019	KANABHAI BHIKHABHAI ODIYA,	MR MANISH S SHAH	G K SINHA PRINCIPAL CHIEF CONSERVATOR OF FORESTS,V C PATEL RANGE FOREST OFFICER,M P MEVADA DEPUTY CONSERVATOR OF FOREST	GOVERNMENT PLEADER
6840	MCA/923/2018	10/12/2018	AMRUTBHAI KALABHAI RASOYA,	MR MANISH S SHAH	G K SINHA PRINCIPAL CHIEF CONSERVATOR OF FORESTS,V C PATEL RANGE FOREST OFFICER,M P MEVADA DEPUTY CONSERVATOR OF FOREST	
6841	MCA/924/2018	29/11/2018	SHASHIKANTBHAI ISHWARBHAI PATEL,	MR NK MAJMUDAR	JAYANTI S. RAVI,JAYANTI S. RAVI	
6842	MCA/926/2018	12/09/2018	PARVEAZ KESHARKHAN FARUKI,	MR. EKRAMA H QURESHI	ANJU SHARMA,K K NIRALA,GUJARAT PUBLIC SERVICE COMMISSION	,GOVERNMENT PLEADER
6843	MCA/927/2018	12/09/2018	MANOJKUMAR PARSHOTTAMDAS PARMAR,	MR. EKRAMA H QURESHI	ANJU SHARMA,K K NIRALA,GUJARAT PUBLIC SERVICE COMMISSION	,GOVERNMENT PLEADER

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6844	MCA/928/2018	12/09/2018	SUNIL KISHANCHAND PARYANI,	MR. EKRAMA H QURESHI	ANJU SHARMA, SECRETARY, EDUCATION DEPARTMENT,K K NIRALA, COMMISSIONER OF TECHNICAL EDUCATION,GUJARAT PUBLIC SERVICE COMMISSION THROUGH SECRETARY	,GOVERNMENT PLEADER
6845	MCA/929/2018	12/09/2018	GAURANG VINODRAY LAKHANI,	MR. EKRAMA H QURESHI	ANJU SHARMA,K.K.NIRALA,GUJARAT PUBLIC SERVICE COMMISSION.	,GOVERNMENT PLEADER
6846	MCA/930/2018	12/09/2018	NANDU ASHOKBHAI FATAK,	MR. EKRAMA H QURESHI	ANJU SHARMA,K K NIRALA,GUJARAT PUBLIC SERVICE COMMISSON	,GOVERNMENT PLEADER
6847	MCA/931/2018	20/12/2018	BHUPATSINH PRATAPSINH PADHIYA,	MR PUNIT B JUNEJA	AMIT ARORA IAS OR HIS SUCCESSOR IN OFFICE,	
6848	MCA/932/2018	23/10/2018	DHAVALKUMAR NARENDRABHAI SHAH,	RUSHABH H SHAH	JYOTSNA M CHAUHAN,JAYPRAKASH TULJARAM RATHI PRINCIPAL,RAMESH R PATEL PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED,MR HARSHADRAY A DAVE
6849	MCA/933/2018	23/10/2018	SANDIPKUMAR MUKESHBHAI PATEL,	RUSHABH H SHAH	JYOTSANA M CHAUHAN,JAYPRAKASH TULJARAM RATHI,RAMESH R PATEL	GOVERNMENT PLEADER,NOTICE SERVED,MR HEMANT B RAVAL
6850	MCA/934/2018	23/10/2018	AMITKUMAR RAVJIBHAI PATEL,	RUSHABH H SHAH	JYOTSNA M CHAUHAN,JAYPRAKASH TULJARAM RATHI PRINCIPAL,RAMESH R PATEL PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED,MR HARSHADRAY A DAVE
6851	MCA/935/2018	23/10/2018	KISHANBHAI ASHVINBHAI PATEL,	MS DISHA N NANAVATY	JYOTSANA M CHAUHAN,JAYPRAKASH TULJIRAM RATHI,RAMESH R PATEL	GOVERNMENT PLEADER,NOTICE SERVED,MR HARSHADRAY A DAVE
6852	MCA/936/2018	08/01/2019	DANJIBHAI BHANABHAI ALIAS BHANJIBHAI MARU,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT, K A PATEL (KALPSAR) INC,R M MAKWANA OR HIS SUCCESSOR IN OFFICE, SUPERINTENDING ENGINEER,S G PATEL OR HIS SUCCESSOR IN OFFICE, EXECUTIVE ENGINEER,M V GANDHI OR HIS SUCCESSOR IN OFFICE, DEPUTY EXECUTIVE ENGINEER	GOVERNMENT PLEADER
6853	MCA/937/2018	08/01/2019	JESHANKAR SHIVSHANKAR PANDYA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCEESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M V GANDHI OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
6854	MCA/938/2018	30/01/2019	RAJESHKUMAR SHANTILAL MODI,	MR TR MISHRA	DILIP RAUT,NARENDRA DEKHANDE	MR PRANAV G DESAI
6855	MCA/939/2018	12/03/2019	KIRTIKANT SHIVAJIRAO JADHAV,	MR SUBRAMANIAM IYER	PARVESH NANDA,	MR PRATIK P THAKKAR
6856	MCA/940/2018	23/10/2018	KEYURKUMAR NAVEENCHANDRA SEVAK,	MS DISHA N NANAVATY	JYOTSNA M CHAUHAN,JAYPRAKASH TULJARAM RATHI,RAMESH R PATEL	GOVERNMENT PLEADER,NOTICE SERVED,MR HARSHADRAY A DAVE
6857	MCA/941/2018	23/10/2018	ARPITKUMAR DINESHBHAI PATEL,	MS DISHA N NANAVATY	JYOTSNA M CHAUHAN,JAYPRAKASH TULJARAM RATHI PRINCIPAL,RAMESH R PATEL PRINCIPAL	GOVERNMENT PLEADER,NOTICE SERVED,MR HARSHADRAY A DAVE

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6858	MCA/942/2018	14/08/2018	KHATIJABEN JIVANBHAI SUMRA (DECD) THROUGH LHR,GAFARBHAI HASAMBHAI,NURMAND HASAMBHAI,IQBAL HASAMBHAI,LATIF HASAMBHAI,JEMANBEN HASAMBHAI,HALIMABEN HASAMABHAI,JUBEDABEN HASAMBHAI,HAZRABEN HASAMBHAI,MUSABHAI NURMAMAD,YUSUF MUSABHAI,OSMAN MUSABHAI,HANIF MUSABHAI,YUNUS MUSABHAI,ZARINA MUSABHAI,ROSANBEN MUSABHAI	MS VIDHI J BHATT	RAVISHANKAR COLLECTOR,R K PATEL PRANT OFFICER,D M BAMNIYA MAMLATDAR	
6859	MCA/943/2018	19/10/2019	CHAUHAN PAGHNABEN VINODKUMAR,	MR KAMLESH S KOTAI	CHAUHAN VINODKUMAR MANULAL,	RULE SERVED
6860	MCA/944/2018	01/10/2019	PRIYANKA W/O AMIT THAKKAR,	MR RAXIT J DHOLAKIA	AMIT MUKESHBHAI THAKKAR,	MR RF BHAGAT
6861	MCA/945/2018	30/11/2018	ARCHIKUNVARBA RAJENDRASINH SOLANKI,	MS ASHLESHA M PATEL	A K SINGH,RAVIRAJSINH G JADEJA,KARANSINH B VIHOL,AVANI D BHATT	GOVERNMENT PLEADER
6862	MCA/946/2018	26/02/2019	HIRABHAI MAGANBHAI PANDYA,	MR. JIT P PATEL	KIRIT CHAUDHARI,LABOUR COURT	,MR MANISH J PATEL
6863	MCA/947/2018	14/08/2018	AAWAD CARTING AND TRANSPORT CO.,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,NIRAVBHAI BAROT,REGIONAL TRANSPORT OFFICE,A. P. GADHVI	
6864	MCA/948/2018	31/01/2019	PWD AND FOREST EMPLOYEE UNION,JALAMSINH JATARIYA VASAVA	MS VIDHI J BHATT	G.RAMANAMURTHY,G K SINHA,C K SONWANE,ANANDKUMAR S,HITENDRAKUMAR RAMBHAI JADAV	GOVERNMENT PLEADER
6865	MCA/949/2018	05/02/2019	MAHENDRA JASHVANTRAI DAVE,	MR UT MISHRA	VARUNKUMAR BRANVAL AND/OR HIS SUCCESSOR IN OFFICE,	MR HS MUNSHAW
6866	MCA/950/2018	17/12/2018	JOSEPH VALENTINE MACWAN,	MR A A ZABUAWALA,ROMESH C NIVEN	STATE OF GUJARAT THROUGH THE PRINCIPAL SECRETARY ANJU SHARMA,THE DIRECTOR, K K NIRALA, TECHNICAL EDUCAITON, GUJARAT STATE,DIRECTOR, P N RAOL, PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
6867	MCA/951/2018	17/12/2018	HIRABHAI MAGANBHAI PARMAR,	MR A A ZABUAWALA,ROMESH C NIVEN	STATE OF GUJARAT THROUGH THE PRINCIPAL SECRETARY ANJU SHARMA,THE DIRECTOR, K K NIRALA, TECHNICAL EDUCAITON, GUJARAT STATE,DIRECTOR, P N RAOL, PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
6868	MCA/952/2018	17/12/2018	BHAGABHAI SHANKARBHAI PARMAR,	MR A A ZABUAWALA,ROMESH C NIVEN	STATE OF GUJARAT THROUGH THE PRINCIPAL SECRETARY,THE DIRECTOR, K K NIRALA, TECHNICAL EDUCAITON, GUJARAT STATE,DIRECTOR, P N RAOL, PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
6869	MCA/953/2018	17/12/2018	BHULABHAI BABUBHAI PARMAR,	MR A A ZABUAWALA,ROMESH C NIVEN	STATE OF GUJARAT THROUGH THE PRINCIPAL SECRETARY ANJU SHARMA,THE DIRECTOR, K K NIRALA, TECHNICAL EDUCAITON, GUJARAT STATE,DIRECTOR, P N RAOL, PENSION AND PROVIDENT FUND	GOVERNMENT PLEADER
6870	MCA/954/2018	23/10/2018	CHINTAN GOPALBHAI SHAH,	RUSHABH H SHAH	JYOTSANA M CHAUHAN,JAYPRAKASH TULJARAM RATHI,RAMESH R PATEL	GOVERNMENT PLEADER,NOTICE SERVED,MR HARSHADRAY A DAVE
6871	MCA/955/2018	14/08/2018	ASHOKBHAI RAMJIBHAI LATHIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,NIRAV BAROT,REGIONAL TRANSPORT OFFICER,,A. P. GADHVI	
6872	MCA/956/2018	26/02/2019	ZAKIRBHAI ASHRAFMIYA KAZI,	MR AK CLERK	H T BATHWAR,RAMAN BALU,SWAPAN GANGULI	UNSERVED WANT OF TIM,MR DIPAK R DAVE,MR PRATIK P THAKKAR
6873	MCA/957/2018	18/09/2019	DIPALIBEN YASHBHAI DELIVALA D/O SHRI JITENDRAKUMAR MEHTA,	MR PRATIK Y JASANI	YASHBHAI KISHORBHAI DELIVALA,	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6874	MCA/958/2018	08/10/2018	JERAM RAGHAVBHAI PANELIYA,DAHYABHAI MANILAL SUTHAR,MAHESH J BUCH,CHAMPAKLAL KANJIBHAI JAGANI,KALAVATIBEN JAYANTILAL PATEL,BHAISHANKAR N TRIVEDI(EXPIRED),VEENABEN ANILKUMAR BHAT,BHIKHUBHAI ISHVEBHAI PATEL,NARENDRAKUMAR MANILAL PANDYA,KRUSHNALAL GAURISHANKAR PANDYA,MOTIBHAI SOMABHAI PATEL,MOTIBHAI SHANABHAI PATEL,CHANDRAVADAN MANILAL SHAH,BHAILALBHAI NAGJIBHAI PATEL,MANJULABEN AJITSINH CHAUDHARI(EXPIRED),PRATAPSINH MOTIBHAI ZALA,TALSHIBHAI NAGARBHAI BAREVADIA,SHARDABEN BHAGVANSINH PADHIYAR,VITTHALBHAI MAGANBHAI VALAND,HASMUKHBHAI VAGHAJIBHAI PATEL,KESHAVPRASAD RAVISHANKAR THAKER(EXPIRED),KESHAVPRASAD RAVISHANKAR THAKER,SAMUNDRABEN SHERSINGH CHAMPAWAT,TALSHIBHAI DHORIBHAI PATEL,RAMESHCHANDRA KALISHNAK PANDYA,URMILABEN THAKORBHAI PATEL,HARISINH AMARSINH RAJPUT,GOVINDBHAI NARSINHDAS PATEL,ROHTI BALUBHAI PANDYA,NAVALSANG VAJESANG VAGHELA,PREMA SUKUMARAN,NARSINHBHAI MAGANBHAI PATEL,INDIRABEN RAJNIKANT BORARD,MADHUBEN MANUBHAIPATEL	MR GM JOSHI	SANJAYKUMAR PRASAD,MANOJKUMAR M BRAHMBHATT	
6875	MCA/959/2018	09/08/2018	DEVISHABEN W/O HIRENKUMAR PATEL AND D/O DILIPBBHAI BHAILAL PAETL,	MS PANNA I BHALLA,MS. BHAVINI H JANI	PATEL HIRENKUMAR CHANDRAKANTBHAI,CHANDRAKANTBHAI SHANKARBHAI PATEL	
6876	MCA/960/2018	10/10/2018	ALPABEN W/O ASHWINBHAI THAKORE AND D/O DILIPBHAI PRATAPJI THAKORE,	MR GAURANG K PATEL	ASHWIN CHANNAJI THAKORE,	MR GIRISH D CHAVDA,MR KAUSHIK D CHAVDA
6877	MCA/961/2018	01/03/2019	VINAYKANT GORDHANBHAI KARGASTHALAL,	MS VIDHI J BHATT	A M TIWARI,J M VYAS,ASHOK P JANI,B N PATHAK	GOVERNMENT PLEADER,NOTICE SERVED
6878	MCA/962/2018	08/07/2019	GAURAVKUMAR SURESHBHAI PARMAR,	MS G R VIJAYALAKSHMI	SUPERINTENDANT OF POLICE,DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	NOTICE SERVED
6879	MCA/963/2018	04/09/2019	HETALBEN KAMLESHBHAI SHAH W/O JIGAR SATISHBHAI SHAH,	MR. KULDEEP D VAIDYA	JIGAR SATISHBHAI SHAH,	MR. NISARG D SHAH,MS POOJA H HOTCHANDANI
6880	MCA/964/2018	04/07/2019	SURESHCHANDRA DEVIDAN GADHVI,	MR DIPAK R DAVE	MUKESH KUMAR, SECRETARY, EDUCATION DEPARTMENT,N M MEHTA,NIRANJANSINH DEVISINH RAJPUT,AVANISH V SENGAR	GOVERNMENT PLEADER,NOTICE SERVED
6881	MCA/965/2018	08/08/2018	SHABBIR ALI KHALIFA,BHAVSANGJI JATUBHA JADEJA,JADEJA SUKHDEVSING BHUDHUBHA,JETHWA NARHARSINH KARANSINH,JADEJA PRITHVIRAJ NAVALSANGH,JADEJA PRUTHVIRAJSINH AJUBA	MR. EKRAMA H QURESHI	STATE OF GUJARAT,JOINT INDUSTRIAL COMMISSIONER (INFRA),COLLECTOR,PRATIK M SHAH DIRECTOR,UNION OF INDIA,SECRETARY FORESTS AND ENVIRONMENT DEPT	
6882	MCA/966/2018	05/03/2019	PUNJABHAI GAGAJIBHAI BORIYA,	MR PJ MEHTA	SANJAY PRASAD - SCRETARY MINISTRY OF AGRICULTIRE AND CO OPERATION,N C PATEL,VICE CHANCELLOR	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
6883	MCA/967/2018	05/03/2019	KANUBHAI NANUBHAI VAGHELA,	MR PJ MEHTA	SANJAY PRASAD SECRETARY MINISTRY OF AGRICULTIRE AND CO OPERATION,N C PATEL , VICE CHANCELLOR	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
6884	MCA/968/2018	18/06/2019	ALPABEN W/O MEHULBHAI KANTILAL TRIVEDI,MINOR NAMEE MEHULBHAI TRIVEDI,MINOR AMAN MEHULBHAI TRIVEDI	MR NIKHILESH J SHAH,HCLS COMMITTEE	MEHULBHAI KANTILAL TRIVEDI,USHABEN KANTILAL TRIVEDI	NOTICE SERVED,ADITYA A CHOKSI
6885	MCA/969/2018	14/02/2019	PRAVIN KUMAR NANALAL TRIVEDI,	MR. VISHAL P THAKKER	RAVJIBHAI VAGHELA,KIRAN MANSUKHBHAI PATEL,RAVJIBHAI KHODUBHAI VAGHELA	NOTICE NOT RECD BACK,NOTICE SERVED,MR PREMAL R JOSHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6886	MCA/970/2018	26/10/2018	ILABEN PANKAJBHAI PATEL,	MR SATYAM Y CHHAYA	M. K. DAS OR HIS SUCCESSOR IN THE OFFICE AS,SANDIP J. SAGALE, OR HIS SUCCESSOR IN THE OFFICE AS,ANAND B. PATEL, OR HIS SUCCESSOR IN THE OFFICE AS,ARTIBEN VYAS, OR HIS SUCCESSOR IN THE OFFICE AS,D. M. SHUKLA, OR HIS SUCCESSOR IN THE OFFICE AS	,NOTICE SERVED
6887	MCA/971/2018	07/12/2018	LAXMANBHAI RUPCHAND MEGHWANI,	MR RJ GOSWAMI	I.J.VORA,P BHARTI DISTRICT MAGISTRATE / COLLECTOR VADODARA,D M BHABHOR	
6888	MCA/972/2018	31/08/2018	M/S AMBICA INDUSTRIES,DHIRAJLAL ATMARAM THAKKAR DCED,LH OF SANJAYKUMAR DHIRAJLAL THAKKAR,PARESHKUMAR DHIRAJLAL THAKKAR,LEELABEN WD/O DHIRAJLAL THAKKAR,KRISHNABEN PARESHKUMAR THAKKAR,KUSUMBEN WD/O SANJAYKUMAR THAKKAR,BANSRIBEN SANJAYKUMAR THAKKAR,ISSAN SANJAYKUMAR THAKKAR	MALAV M MULANI	DENA BANK,	MR. PARTH H BHATT,DHARA P BHATT
6889	MCA/973/2018	28/02/2019	MUKESHBHAI PRAGJIBHAI BARAIYA,	MR RAJESH P MANKAD	ARVIND AGRAWAL IAS,G K SINHA IFS,S V MEHTA,R M HARBHA	,NOTICE SERVED
6890	MCA/974/2018	07/12/2018	HARJIBHAI NARSINHBHAI GABANI,	MRS YOGINI V PARIKH	STATE OF GUJARAT,MUKESHBHAI ISHWARBHAI JOSHI DIRECTOR OF THE PRIMARY EDUCATION OFFICER,BOTAD NAGAR PALIKA -THRO ADMINISRATIVE OFFICER,DISTRICT EDUCATION OFFICER BHAVANAGAR,ADMINISTRATIVE OFFICER BHAVNAGAR,CHIEF SECRETARY GUJARAT STATE,SECRETARY EDUCATION DEPT	
6891	MCA/975/2018	07/12/2018	TRASADIYA PRABHUDBHAI BHUPATBHAI,	MRS YOGINI V PARIKH	STATE OF GUJARAT,MUKESHBHAI ISHWARBHAI JOSHI DIRECTOR OF PRIMARY EDUCATION,BOTAD NAGAR PALIKA,DISTRICT EDUCATION OFFICER-BHAVNAGAR,ADMINISTRATIVE OFFICER- BHAVNAGAR,CHIEF SECRETARY GUJARAT STATE,SECRETARY EDUCATION DEPT	
6892	MCA/976/2018	07/12/2018	MALLA HAJIBHAI SATARBHAI,	MRS YOGINI V PARIKH	STATE OF GUJARAT,MUKESHBHAI ISHWARBHAI JOSHI DIRECTOR OF THE PRIMARY EDUCATION ,,BOTAD NAGAR PALIKA,DISTRICT EDUCATION OFFICER,ADMINISTRATIVE OFFICER,CHIEF SECRETARY GUJARAT STATE,SECRETARY EDUCATION DEPT	
6893	MCA/977/2018	08/07/2019	TUSHAR INDRAVADAN TRIVEDI,	MR YH VYAS	STATE OF GUJARAT,P C VASAVA,R N SHAH	GOVERNMENT PLEADER
6894	MCA/978/2018	05/09/2018	VAISHALIBEN D/O ISHWARBHAI MADHABHAI SOLANKI AND W/O SANJAYBHAI GANPATBHAI PARMAR,	MR PRATIK B BAROT	PARMAR SANJAYBHAI GANPATBHAI,	NOTICE NOT RECD BACK
6895	MCA/979/2018	30/11/2018	TUSHAR JAGDISHCHANDRA VYAS,	(MR DHIRENDRA MEHTA)	STATE OF GUJARAT,JUNAGADH DISTRICT PANCHAYAT	NOTICE SERVED,MS KHYATI P HATHI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6896	MCA/980/2018	28/01/2019	SHANTI SWAROOP S/O BHARATLAL,KAUSHAL MEENA S/O BRIJMOHAN,CHATURBHUJMEENA S/O BADRILAL,AMITABH S/O GOVARDHAN,RAMSINGHMEENA S/O CHOOTELAL,GOPIBHUWALKA S/O RAMAVTAR,MAHESH KUMAR TOMAR S/O Y.S. TOMAR,KULDEEP SINGH S/O RAGHUVIR,SRI KRISHNA SANJAY GHOSH S/O NANDULAL,SITARAMMEENA S/O SHRIGANGAVISHANMEENA,SURESH KUMAR MEENA S/O JAGDISHNARAIN,RAKESH KUMAR SHARMA S/O PARASNATH,HARISH CHANDERYADAV S/O RANDHIR SINGH,GIRIRAJLAL MEENA S/O HARJEE,JAGADISH PRASAD AGRAWAL S/O MURARILAL,SHARAD SHARMA S/O SURENDRAKUMAR,ALOKKUMAR VISITYA S/O TRIBHUBAN PRASAD,CHANDANKUMAR S/O MAHENDRA PRASAD,MITHILESH SINGH S/O CHANDRADEO,SANJIV KUMAR ROY S/O BALKRISHNA,PANKAJPANDEY S/O KULDIP,PREMA RAM MEENA S/O BADRILAL,DAULATSINGHBARALA S/O BALBIRSINGH,OMPRAKASHMEENA S/O MANGLRAM,SHIVCHARANMEENA S/O KALURAM	(MR NIKHIL S KARIEL)	HASMUKH ADHIA,S. RAMESH,AJAY JAIN	,(MR NIRZAR S DESAI)
6897	MCA/981/2018	30/11/2018	VADHASAR MILK PRODUCING CO OPERATIVE MANDALI LIMITED,	MR VC VAGHELA	MAHESANA DISTRICT CO OPERATIVE MILK PRODUCERS UNION LIMITED,DUDHARAMPURA MILK PRODUCING COOPERATIVE MANDLI LIMITED	NOTICE NOT RECD BACK,NOTICE SERVED
6898	MCA/982/2018	16/09/2019	KOTAK MAHINDRA BANK LIMITED,	MRS SANGEETA N PAHWA	MUKESH MATHUR,SATVIR SINGH,OFFICIAL LIQUIDATOR OF CLARISIS ORGANICS LTD - IN LIQUIDATION	NOTICE SERVED,NANAVATI ASSOCIATES,MR SAURABH M PATEL
6899	MCA/983/2018	26/09/2019	SHASHIKUMAR D/O LATE MANIRAM KEVAT W/O SANJAYKUMAR NISAD,	MR AFTABHUSEN ANSARI	SANJAYKUMAR NEBULAL NISAD,	HCLS COMMITTEE,MR. KARAN U VYAS
6900	MCA/985/2018	04/12/2018	ALJIBHAI MUSEBHAI BHATHANIYA,JIVANBHAI MEGHABHAI BAR,SATISHKUMAR LAKSHMANBHAI SATAPARA,MANJULABEN MOHANLAL MAURYA,JAYABEN GANDABHAI RATHOD,HASUMATIBEN BHAGWANBHAI ADRJOA,SMITABEN HASMUKHRAI RAVAL,JAYSHREEBEN RASIKLAL KARTHIYA,PUSHPABEN NATVARBHAI DAKSHINI,BHAVNABEN AMRUTLAL DANGI,RITABEN ANANTRAI BHATT,RAJESHKUMAR PARSHOTTAMBHAI PARMAR,HIRABEN GATORBAHI KERALIYA,SANDHYABEN RATILAL RAVAL	MR MB PARIKH	RAMBHAI PACHANI,MUKESH JOSHI,VINOD RAO,B M CHAVDA	GOVERNMENT PLEADER,MR HS MUNSHAW
6901	MCA/986/2018	04/12/2018	BHAVNABEN HIMMATLAL BHATT,YAMINBEN GULAMBHAI HUDA,RAMESHBHAI ANANDJIBHAI VAGHELA,NATVARBHAI GANDABHAI PARMAR,CHANDULAL RAMSANGBHAI GOHIL,SIRINBANU AKBARALI HALANI,PRAFULLABEN VELSHIBHAI SINGALA,ASHABEN HIMMATLAL PARMAR,HIMMATBHAI TAPUBHAI SAMATIYA,GOVINDBHAI RAJABHAI PARMAR,RENUKABEN MAVJIBHAI PATEL,HARIBHAI HAMIRBHAI CHAVDA,PADMABEN ARJANBHAI LANGHONOJA,VASANTBEN PRABHUDAS PANCHASARA,ARVINDBAHI LALJIBHAI SATAPARA,REKHABEN KANJIBHAI DUNGRECHIYA,LALITABEN LAJIBHAI VANIYA,SHARDABEN DAYABAHI JITIYA,MANISHABEN RAMESHCHANDRA SHUKLA	MR MB PARIKH	RAMBHAI PACHANI,MUKESH JOSHI,VINOD RAO,B M CHAVDA	GOVERNMENT PLEADER,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6902	MCA/987/2018	04/12/2018	VARSHABEN KESHAVRAO CHAUHAN,DILIPBHAI LALJIBHAI KANPARIYA,HASINABEN JAINUDDINBHAI MAKDA,RANJANBEN VASHRAMBHAI CHOPDA,ASHABEN PITHABHAI CHAVDA,LINABEN KANTILAL MEHTA,CHANDRIKABEN HIRALAL RATHOD,JIVABHAI BECHARBHAI MADHAD,REKHABEN JAMNASHANKAR PANEDYA,SUSHILABEN JAYANTILAL TRIVEDI,JAPSWINIBEN RAMESHCHANDRA VYAS	MR MB PARIKH	M D CHUDASAMA SHASHNADHIKARI,MUKESH JOSHI DIRECTOR OF PRIMARY EDUCATION,VINOD RAO SECRETARY,B M CHAVDA DIRECTOR OF ACCOUNT AND TREASURIES	GOVERNMENT PLEADER,MR UM SHASTRI
6903	MCA/990/2018	28/02/2019	PRAJAPATI SACHIN NARENDRABHAI,	MR. HARDIK P BAROT	POLICE INSPECTOR(NIRAJ PATEL),	GOVERNMENT PLEADER
6904	MCA/991/2018	10/04/2019	NIRMALABEN NAVALSHANKAR BHATT,	MR RATHIN P RAVAL	STATE OF GUJARAT,DIRECTOR OF PENSION AND PROVIDENT FUND PENSION AND PROVIDENT FUND OFFICE,DISTRICT PRIMARY EDUCATION OFFICER,TALUKA DEVELOPMENT OFFICER	,NOTICE SERVED BY DS,MR HS MUNSHAW
6905	MCA/992/2018	01/03/2019	ASIFMINYA HUSENMINYA MALEK,	MR PRAKASH G PANDYA	MR. RAJENDRA GUPTA,MR. J.K.SINHA,ASHVINKUMAR MOTILAL PARMAR,CHIRAGBHAI KHODABHAI HAJRA	,GOVERNMENT PLEADER,NOTICE SERVED
6906	MCA/993/2018	14/02/2019	GHANSHYAM SHRIPALBHAI CHAUHAN,	MR KRUNAL D PANDYA	G N NACHIA,MANOJ AGRAWAL(I.A.S.),NAVNEETNBHAI CHOKSHI	GOVERNMENT PLEADER,NOTICE SERVED
6907	MCA/995/2018	14/02/2019	PURSHOTTAMBHAI SADABHAI PARMAR,	MR V B MALIK	STATE OF GUJARAT,MAHESHBHAI J JOSHI,NATVARSINH RATHOD,VADANJI THAKORE,G J VANZARA	,GOVERNMENT PLEADER,NOTICE SERVED,MR HS MUNSHAW
6908	MCA/996/2018	14/08/2018	HIRENBHAI CHETANBHAI ADVALIA,	MR RAXIT J DHOLAKIA	DIPALIBEN ALPESHBHAI SONI,	
6909	MCA/997/2018	14/08/2018	ASHOKBHAI RAMJIBHAI LATHIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,NIRAV BAROT,REGIONAL TRANSPORT OFFICER,A.P.GADHVI	
6910	MCA/998/2018	07/01/2019	BECHARBHAI JADABHAI PANARA,ARJAN ODHAVJI PANARA,GOVIND PARBAT,JAYSUKH KANJIBHAI,NARAN RATA PANARA,BACHULAL DHANJI PANARA,KESHAVJI DHANJI PANARA,PRABHABEN RAMNIK PANARA,DEVKARAN JIVRAJ PANARA,MULJIBHAI DHANJIBHAI GHETIA,VALLABHBHAI DHANJIBHAI GHETIA,HARILAL TARSHI JAVIA,RAMESH TARSHI JAVIA,NANJI KANJI WAGHANI,RAMESH KANJI WAGHANI,GIRDHAR CHANA WAGHANI,VIRJI HANSRAJ PANARA,NARSINH HANSRAJ PANARA,GODAVARIBEN KARSHANBHAI	MR SP MAJMUDAR,MR. HJ KARATHIYA	M.R.SONI MAMLATDAR,JAYSUKH KANJIBHAI,RAVI SHANKAR COLLECTOR JAMNAGAR	GOVERNMENT PLEADER,MR. HJ KARATHIYA
6911	MCA/999/2018	17/01/2019	NEHA AVINASH PATIL,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	AVINASH GORAKH PATIL,	NOTICE SERVED
6912	MCA/1000/2018	26/03/2019	RAVIKANT BABULAL MAKWANA,	MS REENA M KAMANI	AVANTIKA SING MADAM,B.L.SOLANKI, PRINCIPAL	GOVERNMENT PLEADER
6913	MCA/1001/2018	30/01/2019	BHIMJIBHAI KARSHANBHAI FULBARIA,	MS HARSHAL N PANDYA	DR. JAYANTI S RAVI, IAS,ARVIND AGRAWAL, IAS,JAYANTI S. RAVI, IAS,P. N. RAOL,JATIN MEHTA	GOVERNMENT PLEADER,MR AMAR D MITHANI
6914	MCA/1002/2018	27/09/2019	MAMTABEN D/O SUDARSHANLAL PUNJABI(RAJPUT),	MALAV M MULANI	KAUSHIKKUMAR OMPRAKASH PUNJABI,	RULE SERVED
6915	MCA/1003/2018	17/01/2019	RASILABEN CHAMANBHAI MARU,	TATVDEEP J JANI	NARESHBHAI BABUBHAI DHARVA(PARMAR,	NOTICE SERVED
6916	MCA/1004/2018	12/02/2019	VARSHABEN W/O ASHOKBHAI BHIKHABHAI JADAV D.O DEVJIBHAI JADAV,	S M KIKANI,SURESHKUMAR V GAMARA	ASHOKBHAI BHIKHABHAI JADAV,	HCLS COMMITTEE,MR. DEVENDRA G RANA
6917	MCA/1005/2018	29/01/2019	URVASHIBEN WIFE OF JAYDEEPBHAI PATEL DAUGHTER OF KISHORBHAI PANARA,	MR. KALRAV R PATEL	JAYDEEP RUGHNATHBHAI PATEL,	MR NISARG N TRIVEDI
6918	MCA/1006/2018	28/12/2018	MEENA KRISHNA AGARWAL WD/O. KIRSHNA K. AGARWAL,	MR DHARMENDRA PARIKH	DUSHYANT KUMAR TYAGI,CITY SURVEY SUPRITENDENT,MALLIKA MAHAJAN SINHA, COMMISSIONER OF CENTRAL EXCISE,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6919	MCA/1007/2018	25/10/2018	DHARMISHTHABEN W/DO NARENDRASINH RANA,MAHIPALSINH NARENDRASINH RANA	MS LILU K BHAYA	PANKAJ KUMAR IAS,UDIT AGRAWAL IAS,SHIVANAND JHA IPS	GOVERNMENT PLEADER
6920	MCA/1008/2018	10/04/2019	SHIVUJI JETHUJI,RAMABA MANSINH DODIYA SINCE DECEASED,DILIPSINHJI DODIYA,ANILSINHJI DODIYA,KARANSINHJI DODIYA,NARENDRASINHJI DODIYA,BHARATSINHJI DODIYA	MRS SANGEETA N PAHWA	V.K. PATEL OR SUCCESSOR IN OFFICE,VIJAY RABARI	GOVERNMENT PLEADER
6921	MCA/1009/2018	08/01/2019	VISHAKHABEN JAYANTILAL PATEL,	MR BHARGAV HASURKAR	VINOD R RAO(IAS) ADDITONAL CHIEF SECRETARY,P B GANDHI,KAMRAJ SHAH	,NOTICE SERVED
6922	MCA/1010/2018	01/03/2019	ALPABEN D/O RAGHUBHAI SOMABHAI DESAI W/O SANJAYKUMAR LAKHABHAI DESAI,	HCLS COMMITTEE,MS. MAYURI P CHAUHAN	SANJAYKUMAR LAKHABHAI DESAI,	MR.DEVENDRA H PANDYA
6923	MCA/1011/2018	30/11/2018	VIDHYABEN W/O RAJESH AMRUTLAL PARMAR AND D/O MAHESHBHAI KHANABHAI RATHOD,	MR AB GATESHANIYA	RAJESH AMRUTLAL PARMAR,	NOTICE UNSERVED
6924	MCA/1012/2018	26/02/2019	DABHI NILESHKUMAR DHARMABHAI,	MR GAURAV CHUDASAMA	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR HS MUNSHAW
6925	MCA/1013/2018	27/12/2018	VAHALJIBHAI DANABHAI SOLANKI,	MR ASHWIN V BHATT	N V MEHTA DISTRICT EDUCATION OFFICER,J D DESAI COMMISSIONER,ANJU SHARMA PRINCIPAL SECRETARY,J N SINGH CHIEF SECRETARY GUJARAT STATE	
6926	MCA/1014/2018	04/12/2018	HARJIBHAI M GAJERA,	MR. BHAUMIK DHOLARIYA,JAY R TALAVIA	SHRI KESHAV F VASAVA OR HIS SUCCESSOR,SHRI JIMI AWARI OR HIS SUCCESSOR,J D DESAI OR HIS SUCCESSOR,P N RAOL OR HIS SUCCESSOR	GOVERNMENT PLEADER,NOTICE SERVED,MR ZUBIN F BHARDA
6927	MCA/1015/2018	10/04/2019	BIPINCHANDRA VRAJLAL PARMAR,	MR PINAKIN M RAVAL	PUNAMCHAND PARMAR,MR. I M KURESHI, SPECIAL OFFICER,PRABHAV JOSHI, DISTRICT PANCHAYAT	NOTICE SERVED,NOTICE SERVED BY DS
6928	MCA/1016/2018	05/10/2018	DINESH S/O. AMRUTLAL SOLANKI,	MR.KISHORE PRAJAPATI	SHRI M.K.JADAV,SHRI MUNI VORA,SHRI BHARATBHAI HARIPRASAD JOSHI,SHRI MADHUSUDAN D. THAKKAR	,MR HS MUNSHAW
6929	MCA/1017/2018	05/10/2018	BHAGWANBHAI S/O GANDABHAI MAKWANA,	MR.KISHORE PRAJAPATI	M K JADAV,SHRI MUNIR VORA,SHRI BHARATBHAI HARIPRASAD JOSHI,SHRI MADHUSUDAN D. THAKKAR	,NOTICE SERVED,MR HS MUNSHAW
6930	MCA/1018/2018	26/02/2019	RAMANBHAI NATHABHAI PRAJAPATI SINCE DECD THROUGH LHR,KASHIBEN RAMANBHAI PRAJAPATI,CHANDRIKABEN RAMANBHAI PRAJAPATI,KAMLESH RAMABHAI PRAJAPATI,DILIP RAMANBHAI PRAJAPATI,SHAILESH RAMANBHAI PRAJAPATI	MR KB PUJARA	ANJU SHARMA IAS,P A ANTANI ACCOUNTS OFFICER PAY AND ACCOUNTS OFFICE,SANJAYSINH A CHAVDA ACCOUNTS OFFICER PAY VERIFICATION UNIT,R T SHAH INSPECTOR LOCAL FUND ACCOUNT,P N RAOL DIRECTOR OF PENSION AND PROVIDENT FUND GUJARAT STATE,VELUSING R CHAVDA REGISTRAR	GOVERNMENT PLEADER,NOTICE SERVED
6931	MCA/1019/2018	16/09/2019	PARMAR HETALBEN MAYANKKUMAR,	MS ASHLESHA M PATEL	MAYANKKUMAR GOVINDBHAI PARMAR,	NOTICE SERVED
6932	MCA/1020/2018	16/09/2019	PARMAR HETALBEN MAYANKUMAR D/O GORDHARNBAHI PARMAR,	MS ASHLESHA M PATEL	MAYANKKUMAR GOVINDBHAI PARMAR,	NOTICE SERVED
6933	MCA/1021/2018	05/12/2018	VIKAS SAVARMAL BAJAJ,	MR JB DASTOOR	RITUSHREE VIKAS BAJAJ,	MR NIRAG N PATHAK,MR NARENDRA L JAIN
6934	MCA/1022/2018	18/03/2019	NAROTTAMBHAI DAHYABHAI LAKUM,	MR NILESH M SHAH	GUJARAT WATER SUPPLY AND SEWARAGE BOARD,	MR HS MUNSHAW
6935	MCA/1023/2018	06/03/2019	ASHABEN R SIVDASANI,	DHARITRI PANCHOLI,MR.DARSHAN A. DAVE	VINOD R RAO SECRETARY,MUKESH KUMAR,U N RATHOD DISTRICT EDUCATION OFFICER	NOTICE SERVED
6936	MCA/1024/2018	05/12/2018	PRAVIN BALKRISHNA RAVAL,	MR DG SHUKLA	BHADRESHBAHI B CHAUHAN,	MR DIPAK R DAVE
6937	MCA/1025/2018	18/09/2018	NISHITH M DHRUVA S/O MANILAL DHRUVA,	MS HARSHAL N PANDYA	DINESH DASHA CHAIRMAN,H J PAREKH IN CHARGE SECRETARY,SANGITA SINGH ADDITIONAL CHIEF SECRETARY (P)	
6938	MCA/1026/2018	26/02/2019	GOPALBHAI SAVJIBHAI JETHVA,	MR KEYUR A VYAS,HCLS COMMITTEE	L.N. PALODIYA STATE OF GUJARAT,KANTIBHAI DAHYABHAI TILAVA GOVERNMENT VNIYAN COLLEGE BAHAUDIN THROUGH PRINCIPAL	NOTICE SERVED

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6939	MCA/1027/2018	26/02/2019	JITENDRABHAI TULSIBHAI SOLANKI,	MR KEYUR A VYAS,HCLS COMMITTEE	L.N. PALODIYA STATE OF GUJARAT,KANTIBHAI DAHYABHAI TILAVA GOVERNMENT VNIYAN COLLEGE BAHAUDIN	NOTICE SERVED
6940	MCA/1028/2018	26/02/2019	JAYANTIBHAI SOMABHAI VANIYA,	MR KEYUR A VYAS,HCLS COMMITTEE	L.N. PALODIYA STATE OF GUJARAT,KANTIBHAI DAHYABHAI TILAVA GOVERNMENT VNIYAN COLLEGE BAHAUDIN	NOTICE SERVED
6941	MCA/1029/2018	26/02/2019	AMRABHAI BAVABHAI SINDHAV,	MR KEYUR A VYAS,HCLS COMMITTEE	LN. PALODIYA STATE OF GUJARAT,KANTIBHAI DAHYABHAI TILAVA GOVERNMENT VNIYAN COLLEGE BAHAUDIN	NOTICE SERVED
6942	MCA/1030/2018	06/03/2019	MANEKBEN WD/O J H PATEL,ANSUYABEN ARVINDBHAI PATEL (DAUGHTER),JYOTSNABEN JAYPRAKASHKUMAR PATEL (DAUGHTER),KAUSHIKKUMAR J PATEL (SON),KAILASHBEN VINODBHAI PATEL (DAUGHTER)	MR RAJESH K SHAH	STATE OF GUJARAT,	GOVERNMENT PLEADER
6943	MCA/1031/2018	28/08/2018	PATEL MAHESHBHAI BALDEVBAHI,	MR PRITESH L PARIKH	THAKOR KAILASHBEN BHARTJI MANAJI,	
6944	MCA/1032/2018	20/09/2018	PARUL UNIVERSITY,	MR UDAYAN P VYAS	DR. JAYANTI S. RAVI,DR. RAGHAV DIXIT	MR. KM ANTANI
6945	MCA/1033/2018	20/09/2018	PARUL UNIVERSITY,	UDIT N VYAS	JAYANTI S RAVI,RAGHAV DIXIT	MR. KM ANTANI
6946	MCA/1034/2018	01/04/2019	JAYDEVBHAI NAVINCHANDRA JOSHI,	MR DIPAL R RAVAIYA	RAHUL GUPTA IAS,MR. MANHAR D. DHOKIA,MR. R.M. RAYJADA,MR. BHARATSINH JALAMSINH CHUDASAMA,MR. YASHVANT NAVALBHAI AGRAVAT	GOVERNMENT PLEADER
6947	MCA/1035/2018	14/02/2019	S D SHELKAR,	MS. KRUTI M SHAH	STATE OF GUJARAT,MR. SHIVANAND JHA,MR. T S BISHIT,MR. V M PARGI	,NOTICE SERVED
6948	MCA/1036/2018	06/12/2018	GHASURA ARIFMAHAMAD ABBASKHAN,	MR GAURAV CHUDASAMA	VINOD R RAO STATE OF GUJARAT,M.I. JOSHI - DIRECTOR OF PRIMARY EDUCATION OFFICE,DEEPAK R DARJI DISTRICT PRIMARY EDUCATION OFFICER,R.D. PORANIYA - TALUKA DEVELOPMENT OFFICER,R.D. SENMA - TALUKA DEVELOPMENT OFFICER	
6949	MCA/1037/2018	06/12/2018	GHASURA ARIFMAHAMAD ABBASKHAN,	MR GAURAV CHUDASAMA	VINOD R RAO STATE OF GUJARAT,M. I. JOSHI - DIRECTOR OF PRIMARY EDUCATION OFFICE,DEEPAK R DARJI DISTRICT PRIMARY EDUCATION OFFICER,R.D. PORANIYA - TALUKA DEVELOPMENT OFFICER,R.D. SENMA - TALUKA DEVELOPMENT OFFICER,DIRECTOR OF PRIMARY EDUCATION OFFICE	
6950	MCA/1038/2018	01/04/2019	V D PANKHALIYA C/O DEV ENTERPIRSES,K S PITRODA,P R JOSHI	MR DA BAMBHANIA,MS POONAMBEN D MAKWANA	PANKAJKUMAR IAS OR HIS SUCCESSOR,DD ARYA AND OR HIS SUCCESSOR IN OFFICE,N P THAKAR IAS AND OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
6951	MCA/1039/2018	24/12/2018	JAISHREEBEN SAILESHBHAI VADHAIYA,	DARSHIT R BRAHMBHATT,CHIRAG J BRAHMBHATT	SAILESHBHAI HARGOVINDBHAI VADHAIYA,	NOTICE SERVED
6952	MCA/1040/2018	15/01/2019	PARMAR RAJABHAI GOVINDBHAI,	MS VIDHI J BHATT	B M JOSHI, THE ASSISTANT CONSERVATOR OF FOREST,RANGE FOREST OFFICER, NORMAL RANGE	GOVERNMENT PLEADER
6953	MCA/1041/2018	27/12/2018	CHETAN RASIKLAL PANDYA FOR AVISKAR ENTERPRISE FIRM,	MR UMANG K CHOKSI	PANKAJKUMAR (IAS) ADDL. REVENUE SECRETARY,DINESH PATEL,MRS. BARAD,J.B.DESAI	
6954	MCA/1042/2018	27/12/2018	KUSHBU CO. OP. HO.SO.TLD. THRU. INDRAVADAN C. GUJJAR AND SHARDABEN B. VASHETA,	MR UMANG K CHOKSI	PANKAJKUMAR (IAS) ADDL. REVENUE SECRETARY,DINESH PATEL,MRS. BARAD,J.B.DESAI	
6955	MCA/1043/2018	12/10/2018	DAMINIBEN W/O TARUNKUMAR BRAHMBHATT D/O PRAVINBAHI A BAROT,	MR. DHAVAL G BAROT,SANKET K PANDYA	TARUNKUMAR RAJENDRABHAI BHRAHMBHATT(BAROT),	NOTICE NOT RECD BACK

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6956	MCA/1044/2018	08/01/2019	AJAYBHAI BABUBHAI CHUNARA,	(MR H A SHAH),MR. DARSHIT H SHAH	STATE OF GUJARAT,DIRECTOR GENREAL OF POLICE (SHIVANAND JHA),DISTRICT SUPERINTENDENT OF POLICE (RAJU V ANSARI),POLICE INSPECTOR (JORAVARSINH R ZALA),VIJAYBHAI J PUROHIT,DHARAMSINH SAHARBHAI DESAI (RABARI),JAYDIPSINH BOBARSINH DARBAR,GOPALBHAI AMARBHAI DARBAR,MAHENDRABHAI KALUBHAI BHARWAD	
6957	MCA/1045/2018	20/02/2019	KAMALBEN KHAJANSINGH SACHDE,	MR BY MANKAD	PUNAMCHAND K PARMAR, IAS, ADDL. CHIEF SECRETARY, HEALTH DEPARTMENT,JAYANTI RAVI, IAS, COMMISSIONER, HEALTH AND MEDICAL SERVICES (HEALTH DEPT),TRUPTI KHUSHALBHAI MEPANI, SUPERINTENDENT	GOVERNMENT PLEADER
6958	MCA/1046/2018	21/07/2020	RANJITSINH ZIUBHA SARVAIYA,BHUPATSINH NATUBHA SARVAIYA,RATNA BHIMA KHATANA	MS SEJAL K MANDAVIA	SHAILESHKUMAR GOKULBHAI PATEL EXECUTIVE ENGINEER,STATE OF GUJARAT	NOTICE SERVED
6959	MCA/1047/2018	09/12/2019	MAMTA W/O GAJENDRASINH WHAGHELA AND D/O RAMESHBHAI RATHOD,	DR. KHUSHBU P VYAS	GAJENDRASINH JAYDEEPSINH MEDHUBHA,	MR NK MAJMUDAR
6960	MCA/1048/2018	19/02/2019	TAKHAJI SAMTAJI THAKOR,ISHWARLAL BABULAL PARMAR	MR MURALI N DEVNANI	R M JADAV, SETTLEMENT COMMISSIONER AND DIRECTOR OF LAND RECORDS,R K GANDHI, DEPUTY DIRECTOR, LAND RECORDS, AHMEDABAD DISTRICT,K M VASAVA, SUPERINTENDENT, LAND RECORDS CUM CONSILIDATION OFFICER	GOVERNMENT PLEADER
6961	MCA/1049/2018	26/11/2018	RUGNATHBHAI MOHANBHAI MAKASANA,	NEEL N SHAH	M.R.SOLANKI,	GOVERNMENT PLEADER
6962	MCA/1050/2018	20/09/2019	URMILABEN VIKRAMSINH BARIYA,	MR SANDIP M PATEL	BHARATSINH SANSINH RATHOD,	DS AFF.NOT FILED (R)
6963	MCA/1051/2018	29/11/2018	RAJABHAI GOVABHAI BABARIYA,	MRS SANGEETA N PAHWA	R P DAVE,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI
6964	MCA/1052/2018	18/01/2019	NITUBEN W/O NARESHBAHI H SONGRA D/O SHIVAJI BORANA,	MR PARESH A. PATEL	NARESHBHAI HIRABHAI SONGRA,	MR.MINHAJ M SHAIKH
6965	MCA/1053/2018	05/12/2018	TRIBHUVAN SINGH S/O. RAMJASH SINGH,	MR VAIBHAV A VYAS	S.P.VERMA,P. RAJ MOHAN	MR RAVI KARNAVAT
6966	MCA/1054/2018	20/02/2019	JADEJA ARJANJI MURAJI,	MS VIDHI J BHATT	MANOJ AGGARWAL, SECRETARY, HOME DEPARTMENT,D B GODIYA, COMMANDANT GENERAL,D P JADEJA, BATTALION COMMANDANT	NOTICE SERVED
6967	MCA/1056/2018	01/03/2019	STATE OF GUJARAT,COMMERCIAL TAX OFFICER(2)	,GOVERNMENT PLEADER	JIGNESH HEMANTBHAI DHRU,M/S. DHRU AUTOMOBILES	MR AFTABHUSEN ANSARI
6968	MCA/1058/2018	13/02/2020	MISBAH AKHTAR ABDUL RASHID SHAIKH,	MR.WASIM M PATHAN	AAMIR MUSTAKBHAI JODHPURI,	RULE UNSERVED,DS AFF.NOT FILED (R)
6969	MCA/1059/2018	05/10/2018	BALKRUSHNA KANTILAL PATEL,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,K M PATEL,REGIONAL TRANSPORT OFFICER,MB VASAVA	,NOTICE NOT RECD BACK,NOTICE SERVED
6970	MCA/1060/2018	09/07/2019	BABABHAI MEDHABHAI PANDAT,SAMJUBEN SANGANBHAI PANDAT	MR SP MAJMUDAR	J H ACHARYA, MAMLATDAR,	GOVERNMENT PLEADER
6971	MCA/1061/2018	26/10/2018	DHAMENDRABHAI JIVANBHAI PATEL,	MS. KRUTI M SHAH	STATE OF GUJARAT THROUGH THE SECRETARY,STATE OF GUJARAT THROUGH THE COMMISSIONER OF TRANSPORT,GEOLOGIST, MINES AND MINERALS DEPARTMENT,REGIONAL TRANSPORT OFFICER,M K SWAMI, POLICE INSPECTOR, KARJAN POLICE STATION,M.A.MAKWANA, STATE TAX OFFICER	GOVERNMENT PLEADER
6972	MCA/1062/2018	08/02/2019	RANA SHAILESHKUMAR KESHAVLAL,	MR HJ DHOLAKIA	RAJ GOPAL, IAS,MONA KHANDHAR,BIPINCHANDRA B. SADHU,POSLABHAI R. CHAUDHARY,AJAY J. SHAH	,MR HS MUNSHAW
6973	MCA/1063/2018	01/03/2019	PATEL BHARTIBEN DINESHBHAI,	MR. JAIMIN R DAVE,PRIYANK S DAVE,SHIVAM D PARIKH	STATE OF GUJARAT,DISTRICT PRIMARY EDUCATION OFFICER	NOTICE SERVED,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6974	MCA/1064/2018	12/06/2019	BHIKHABHAI S/O KANJIBHAI VEGDA,	MR RAJESH P MANKAD	MARTIN CHOTUBHAI MAKWAN,	HIRAK P GANGULY
6975	MCA/1065/2018	19/02/2020	JYOTIBEN WD/O PANKAJBHAI DAMOR,MINOR HINYBEN D/O PANKAJBHAI DAMOR	MR.HIREN M MODI	HARBULAL S/O BABULAL DHANALAL BHIL,MAHESHWARI LOGISTIC PVT LTD,IFFCO TOKIO GENERAL INSURANCE CO LTD,DAMOR UMEDBHAI LALJIBHAI,CHANDRIKABEN UMEDBHAI DAMOR,RAHULKUMAR UMEDBHAI DAMOR	NOTICE SERVED,UNSERVED WANT OF TIM,(CHETANKUMAR K SHAH)
6976	MCA/1066/2018	30/10/2018	MONIKABEN GHANSHYAMBHAI PATEL,CHAVDA POOJABEN ANOPSINH,THAKOR PINKYBEN DALSANGJI,THAKOR NITABEN NISHANTKUMAR,KATARA MITTALBEN ARVINDBHAI,CHAUDHARY KINJALBEN PRAKASHBHAI,JAYASHRIBEN KANTIBHAI SOLANKI,CHAUHAN CHANDRIKABEN DAMODARDAS,GOHIL URMILABEN RAMESHBHAI,MAHERIYA KUSUMBEN BALDEVBHAI,RAJPUT CHETNABEN PANAJI,SOLANKI PRIYANKABEN NARSINHBHAI,PANCHARA HANSABEN MANSUKHBHAI,KOTAD NILABEN RUPAJI,SNEHABEN BHARATBHAI PATEL,PATEL DIPTIBEN BACHUBHAI	MR GM JOSHI,VYOM H SHAH	RAJ GOPAL SECRETARY,J M TUVAR,D P CHAUHAN SECRETARY,Y P JOSHI THE SECRETARY,RAJESH KUCHARA THE SECRETARY,R D BAROT THE SECRETARY,K S DABHI THE SECRETARY,A A VYAS,A J ASARI THE SECRETARY,D N PATEL THE SECRETARY	,NOTICE SERVED
6977	MCA/1067/2018	30/10/2018	LEELABEN REVABHAI CHAUDHARY,	MR GM JOSHI	RAJ GOPAL SECRETARY,R D DBAROT THE SECRETARY	,NOTICE SERVED
6978	MCA/1068/2018	30/10/2018	SONALKUMARI DINESHBHAI AGAJA,	MR GM JOSHI	RAJ GOPAL SECRETARY,D N PATEL THE SECRETARY	,NOTICE SERVED
6979	MCA/1069/2018	30/10/2018	TARLIKABEN MOHANBHAI PANDYA,	MR GM JOSHI,VYOM H SHAH	RAJ GOPAL SECRETARY,RAJESH KUCHARA	,NOTICE SERVED
6980	MCA/1070/2018	30/10/2018	MAYURIKABEN MANILAL CHAUHAN,	MR GM JOSHI,VYOM H SHAH	RAJ GOPAL SECRETARY,GOPAL BAMANIYA THE SECRETARY	,NOTICE SERVED
6981	MCA/1071/2018	30/10/2018	HEMALIBEN RASIKLAL RATHOD,	MR GM JOSHI	RAJ GOPAL SECRETARY,GOPAL BAMANIYA	,NOTICE SERVED
6982	MCA/1072/2018	30/10/2018	PARULBEN MANHARLAL PARMAR,	MR GM JOSHI,VYOM H SHAH	RAJ GOPAL SECRETARY,A J DESAI	,NOTICE SERVED
6983	MCA/1073/2018	30/10/2018	DAKSHABEN PARSOTTAMBHAI SUTARIYA,	MR GM JOSHI,VYOM H SHAH	RAJ GOPAL SECRETARY,R D BAROT THE SECRETARY	,NOTICE SERVED
6984	MCA/1074/2018	19/11/2018	DASHRATHBHAI GOVINDBHAI PATEL,	MR ROHIT N PATEL,MR. DARSHIT H SHAH	STATE OF GUJARAT,DISTRICT REGISTRAR URVASHIBEN BRAHMBHATT,Y.A.BALOCH	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
6985	MCA/1075/2018	01/03/2019	GHANSHYAM DINESHCHANDRA RAVAL,	MR ASHISH H SHAH	ARVIND V DHADUK,SHIVENDRA GUPTA	MR CJ VIN,MR. RADHESH Y VYAS
6986	MCA/1076/2018	10/04/2019	PRAVINCHANDRA AMRUTLAL PANDYA,HARSUKHLAL CHAMPAKLAL SHAH	MS MAMTA R VYAS	RAMESHBHAI V PRAJAPATI, MANAGING TRUSTEE,RAJNIKANT R PRAJAPATI,KIRANBHAI PITHVA	NOTICE SERVED,(MRS VD NANAVATI),MR.SUBHASH G BAROT
6987	MCA/1077/2018	10/04/2019	HARSUKHLAL CHAMPAKLAL SHAH,	MS MAMTA R VYAS	RAMESHBHAI V PRAJAPATI,RAJNIKANT R PRAJAPATI,KIRANBHAI PITHVA	NOTICE SERVED,(MRS VD NANAVATI),MR.SUBHASH G BAROT
6988	MCA/1078/2018	06/12/2018	DASRATHBHAI CHHAGANJI THAKORE,	MR PH PATHAK	MANOJ SOLANKI,	MR KEYUR A VYAS
6989	MCA/1079/2018	26/12/2018	RIDDHIBEN WIFE OF HARDIK ASHOKDAN GADHVI AND D/O SHAKTIDAN GADHVI,	MR NA ACHARYA	HARDIK ASHOKDAN GADHVI,REGISTRAR FAMILY COURT	MR PARITOSH CALLA,MR JIGAR G GADHAVI
6990	MCA/1080/2018	17/09/2019	VAISHALIBEN W/O VINODBHAIMISHRA D/O JAYANTIBHAI NANABHAI NAYAK,	MR. NILAY A THAKER	VINODBHAI CHOTALAL MISHRA,	MR NIKUL K SONI
6991	MCA/1081/2018	27/09/2019	DIPTI AMARNATH YADAV W/O RAMMILAN YADAV,	MR PUNAM G GADHVI	RAMMILAN RAMSAMUJ YADAV,	MR PADMRAJ K JADEJA
6992	MCA/1083/2018	30/07/2019	SURAT MAHANAGAR PALIKA STAFF UNION,	MR P C CHAUDHARI	M THENNARASAN,BANKIMBHAI ISHWARLAL DESAI,RAJESH MANUBHAI DESAI	,MR KAUSHAL D PANDYA
6993	MCA/1084/2018	10/10/2019	SONALBEN RAJESHKUMAR NAYI,	MR NIKUNT K RAVAL	RAJESHKUMAR DUDHABHAI NAYI,	MR ARPIT P PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
6994	MCA/1085/2018	27/12/2018	SOLANKI NIMISHABEN SOMABHAI,	MR SAMIR AFZAL KHAN	PARMAR KALPESHKUMAR DINESHBAHI,	MALAV M MULANI
6995	MCA/1086/2018	30/11/2018	MAHENDRASINH BHIKHUBHA JADEJA,	MR UT MISHRA	PANKAJ M. BUCH AND OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
6996	MCA/1087/2018	30/11/2018	NITIN KHIMJIBHAI VADHER,	MR UT MISHRA	PANKAJ M. BUCH AND OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
6997	MCA/1088/2018	30/11/2018	BHARAT BAGWANDAS VAGHELA,	MR UT MISHRA	PANKAJ M. BUCH,	GOVERNMENT PLEADER
6998	MCA/1089/2018	30/11/2018	BHAGWANJI BADHABHAI SOLANKI,	MR UT MISHRA	PANKAJ M. BUCH,	GOVERNMENT PLEADER
6999	MCA/1090/2018	30/11/2018	DIPAK BACHUBHAI SHIMALI,	MR UT MISHRA	PANKAJ M. BUCH AND OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
7000	MCA/1091/2018	30/11/2018	RAJESH CHANDULAL SODHA,	MR UT MISHRA	PANKAJ M. BUCH AND/OR HIS SUCCESSOR IN OFFICE,	GOVERNMENT PLEADER
7001	MCA/1092/2018	30/11/2018	JAYESHBHAI CHAMPAKLAL LAKHTARIA,	MR UT MISHRA	PANKAJ M. BUCH,	GOVERNMENT PLEADER
7002	MCA/1093/2018	30/11/2018	PRAVINSINH BHAGWATSINH RATHOD,	MR UT MISHRA	PANKAJ M. BUCH,	GOVERNMENT PLEADER
7003	MCA/1094/2018	30/11/2018	DINESH BADHABHAI SOLANKI,	MR UT MISHRA	PANKAJ M. BUCH,	GOVERNMENT PLEADER
7004	MCA/1095/2018	30/11/2018	BHARAT NARBHERAM KHETIYA,	MR UT MISHRA	PANKAJ M BUCH,	GOVERNMENT PLEADER
7005	MCA/1096/2018	30/11/2018	PARESH BALBADUR THAPA,	MR UT MISHRA	PANKAJ M BUCH,	GOVERNMENT PLEADER
7006	MCA/1097/2018	23/10/2018	SUNIL CHANDRAKANT SHAH,	MR. JIT P PATEL	UNION OF INDIA,CENTRAL BOARD OF DIRECT TAXES (CBDT),REWARDS COMMITTEE	,(MRS MAUNA M BHATT)
7007	MCA/1098/2018	20/11/2018	LIMBDI VIKAS TRUST,	MR UDAYAN P VYAS	NILAMBARIBEN R DAVE,DHIRENBHAI D PANDYA	MR AR THACKER
7008	MCA/1099/2018	31/01/2019	NIRAVBHAI DILIPKUMAR DESAI,	MR.D K.PUJ	STATE OF GUJARAT,KIRITBHAI C. PATEL,KIRIT K. CHAUDHARY,SMRUTIBEN CHARAN,ASHITCHANDRA PRAFULCHANDRA DOSHI	,NOTICE NOT RECD BACK,(MR ANAND L SHARMA),MR MANISH J PATEL,MR VK JOSHI
7009	MCA/1100/2018	28/01/2019	DIPAK SHASHIKANT JARIWALA,	MS. KRUTI M SHAH	STATE OF GUJARAT,STATE OF GUJARAT,K M PATEL,REGIONAL TRANSPORT OFFICER,M B VASAVA	GOVERNMENT PLEADER
7010	MCA/1101/2018	24/12/2018	MOHAMMADBHAI ISMAILBHAI LOKHANDWALA,	NAMAN H KINKHABWALA	K G PATEL, POLICE INSPECTOR,	
7011	MCA/1102/2018	13/09/2019	PAYALBEN HIRENBHAI DAVE,	MR NK MAJMUDAR	HIRENBHAI BHUPENDRABHAI DAVE,REKHABEN BHUPENDRABHAI DAVE	MR HK THAKOR
7012	MCA/1103/2018	19/03/2019	SHANIBEN RAMESHBHAI VASAVA,	MR BM MANGUKIYA,MS BELA A PRAJAPATI	MR. HEMENDRA P SHAH, CHEIF OFFICER, RAJPIPLA NAGARPALIKA,GEETABEN MAHESHBHAI VASAVA	ANIL H PATEL,HEMALI D SONI
7013	MCA/1104/2018	14/09/2018	CHANDRESHBHAI SOMABHAI PATEL,BIPINBHAI BALDEVDAS PATEL,VADILAL MANIBHAI PATEL	MR MI HAVA,MR.CHANAKYA BHAVSAR	M/S GANESH HOUSING CORPORATION LTD,	
7014	MCA/1105/2018	28/02/2019	MUKESHBHAI PRAMODHBHAI TRIVEDI,BHAGURATHSINH YOGESHSINH CHUDASAMA,HITENDRASINH PRAVINSINH VAGHELA,BHIKHABHAI MUNJIBHAI PARMAR,PRUTHVIRAJSINH KANUBHA VAGHELA,MAHESHBHAI BUDHABHAI KUMARKHANIYA	MS VIDHI J BHATT	A.K.RAKESH,ARUN MAHESH BABU,DAKSHESH A. SOLANKI,KAVITABEN H. SHAH,RUTURAJ CAHVDA,R.L.PATEL,P.K.SHAH,V.I.SHAH,SHILPA K. YADAV	GOVERNMENT PLEADER,NOTICE SERVED,NOTICE UNSERVED,MR HS MUNSHAW
7015	MCA/1106/2018	18/03/2019	RAJESHBHAI JAGDISHBHAI HARSORA,	MR RC KAKKAD	MUKESH PURI (IAS),PRAVEENA D K DIRECTOR OF MUNICIPALITIES,JAYESHBHAI LABHSHANKAR DAVE CHIEF OFFICER	,MR DEEPAK P SANCHELA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7016	MCA/1107/2018	09/01/2019	JYOTSNABEN D/O RAMANJI UDAJI CHAUHAN,	MR PRATIK Y JASANI,A R KADRI	RAMESHBHAI RAMSINH SOLANKI,	REFUSED SERVED (N)(10)
7017	MCA/1108/2018	26/02/2019	BHARATKUMAR AMBABHAI MUNGARA,	MR VIMAL A PUROHIT	SHRI ISHWARBHAI D CHAUDHARY, UNDER SECRETARY, AYUSH DEPARTMENT AKN,DR. DINESHCHANDRA PANDYA, THE DIRECTOR, AYUSH DEPARTMENT AKN,DR. VIBHABEN JANI	NOTICE SERVED BY DS
7018	MCA/1109/2018	26/02/2019	DR. SWEETY JAGJIVANBHAI RUPAREL,	MR VIMAL A PUROHIT	SHRI ISHWARBHAI D CHAUDHARY, UNDER SECRETARY AYUSH DEPARTMENT AKN,DR. DINESHCHANDRA PANDYA, THE DIRECTOR, AYUSH DEPARTMENT AKN,DR. VIBHABEN JANI	NOTICE SERVED BY DS
7019	MCA/1110/2018	26/02/2019	DR. DIPALI JAIMUNIBHAI SHUKLA,	MR VIMAL A PUROHIT	SHRI ISHWARBHAI D CHAUDHARY, UNDER SECRETARY, AYUSH DEPARTMENT AKN,DR. DINESHCHANDRA PANDYA, THE DIRECTOR, AYUSH DEPARTMENT AKN,DR. RAJESH G BARVADIYA	NOTICE SERVED BY DS
7020	MCA/1111/2018	26/02/2019	RASHMIRAJENDRAKUMAR TIWARI,	MR VIMAL A PUROHIT	ISHWARBHAI D CHAUDHARY,DINESHCHANDRAPANDYA, DIRECTOR,KIRAN BHAI SHUKLA PRINCIPAL	
7021	MCA/1112/2018	26/02/2019	JIGISHA MANHARBHAI PATEL,	MR ANVESH V VYAS	DINESHCHANDRA PANDYA, DIRECTOR, AYUSH DEPARTMENT AKN,	NOTICE SERVED BY DS
7022	MCA/1113/2018	26/11/2018	MAHENDRABHAI BABABHAI PATEL,	MR NK MAJMUDAR	K V BHAMAT, DISTRICT LAND REVENUE OFFICE,B M PANCHAL, DISTRICT INSPECTOR	
7023	MCA/1114/2018	27/02/2019	LAXMIKANT SHIVDAYAL PATHAK,	(MRS VD NANAVATI)	PANKAJBHAI SHASHIKANT SHAH TENANCY MAMLATDAR,BABUBHAI PARMABHAI PARMAR CIRCLE OFFICER,STATE OF GUJARAT	GOVERNMENT PLEADER
7024	MCA/1115/2018	23/10/2018	M/S ELTECH CONTROL INDUSTRIES,	MR NK MAJMUDAR	MR. J.P. GUPTA,MR. TUSHAR DHOLAKIYA,MR. S.G.PATEL,MR. M.H.PATEL	
7025	MCA/1116/2018	27/11/2018	CHANDRIKABEN MUKESHBHAI PAREKH,	MR SP KOTIA	STATE OF GUJARAT,SECRETARY, FINANCE DEPT.	GOVERNMENT PLEADER
7026	MCA/1117/2018	13/12/2018	NARANBHAI RATABHAI,	MR UT MISHRA	SHRI VIJAY NEHRA,	MR DEEP D VYAS
7027	MCA/1118/2018	24/09/2018	ASHWAMEGH (SOLA) CO. OPERATIVE HOUSING SOCIETYLTD,	J K GANDHI	THE ADDL. SPL. LAND ACQ. OFFICER,EXECUTIVE ENGINEER,DEPUTY SECRETARY	
7028	MCA/1119/2018	18/02/2020	JACQUELINE PHILIP CHAUHAN w/o mayurkumar piyushbhai mekwan,	MR RR VAKIL	MAYURKUMAR PIYUSHBAHI MEKWAN,	(MR PARESH M DARJI)
7029	MCA/1120/2018	31/01/2019	VIRAJBEN KISANKUMAR BAROT,	MR BHUNESH C RUPERA	KISANKUMAR GOTAMBHAI BAROT,	MR PINAKIN B RAVAL,Ms B D DEVANSHI
7030	MCA/1121/2018	03/12/2018	GOKUL FOUNDATION,	MR HR PRAJAPATI	UNION OF INDA,CENTRAL COUNCIL OF INDIAN MEDICINE	,MR DEVANG VYAS
7031	MCA/1122/2018	26/02/2019	PATEL NIKITABEN RAMESHCHANDRA,	MR BHAVESH J PATEL,MR. RADHESH Y VYAS	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,DISTRICT PRIMARY EDUCATION OFFICER	,MR HS MUNSHAW
7032	MCA/1123/2018	07/12/2018	GOKUL FOUNDATION,	MR HR PRAJAPATI	UNION OF INDIA,CENTRAL COUNCIL OF HOMOEOPATHY	,MR DEVANG VYAS
7033	MCA/1124/2018	20/02/2019	NARMADABEN KANUBHAI VAGHELA,MANJULABEN MOHITBHAI PARMAR	MR JIGAR G GADHAVI	STATE OF GUJARAT,G M SUTHAR	GOVERNMENT PLEADER
7034	MCA/1125/2018	22/07/2019	PRAVIN V SIMARIA,	MR AS VAKIL	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	(MR MB GANDHI),MR CHINMAY M GANDHI
7035	MCA/1126/2018	29/11/2018	LABHUBEN NANAKDAS MARU,	MR MR PRAJAPATI	STATE OF GUJARAT,F M NAYAB POLICE INSPECTOR	GOVERNMENT PLEADER,NOTICE SERVED
7036	MCA/1127/2018	16/04/2019	RASIKBHAI RAMJIBHAI VALODARA,PRAVINBHAI BATUKBHAI VALODARA,MANUBHAI GOKALBHAI BAR,MAHEBOOBBHAI ALIBHAI	MR ND SONGARA	AMRENDRA KUMAR RAKESH(IAS),N P THAKAR (IAS) OR HIS SUCCESSOR IN OFFICE,MANISH KUMAR BANSAL OR HIS SUCCESSOR IN OFFICE,HITENDRASINH PRAVINSINH ZALA OR HIS SUCCESSOR IN OFFICE	,MR Y J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7037	MCA/1128/2018	20/02/2019	SHABIR HUSEN ABDUL SATTAR KAKKAL,	MR ANVESH V VYAS	C.C.UMRETHIYA,	GOVERNMENT PLEADER
7038	MCA/1129/2018	28/02/2019	NAEEMUDDIN FATEH MOHAMMAD PEERZADA,PEERZADA RASOOLMIYA HUSSAINMIYA	MR MM SAIYED	GUJARAT WAKF BOARD,SAJJAD HIRA,RUKAYYABEN GULAMHUSSAINWALA,SAJJADHUSSAIN M MIRZA,ASMAKHAN A PATHAN,AHMEDBHAI GAT,BADRUDDIN HALANI,SIRAJBHAI MADAKIYA	,MR MANISH S SHAH
7039	MCA/1130/2018	18/03/2019	MAGANBHAI NARSINHBHAI PATEL,	MR SP MAJMUDAR,ARPIT R SINGHVI	SHALINI AGARWAL,GULABSINH C. BARIA	GOVERNMENT PLEADER
7040	MCA/1131/2018	30/10/2018	BABUBHAI RAGHUNATHBHAI DESAI,	MR SATYAM Y CHHAYA	SHRI. M.K.DAS,DR. VIKRANT PANDEY,SHRI MAHARSHI VYAS,SHIR D.M.SHUKLA	
7041	MCA/1132/2018	25/02/2019	PATEL KALIDAS MAGANBHAI,	MR VIJAY N RAVAL	D R PATEL DEPUTY SECRETARY,A J CHAUHAN EXECUTIVE ENGINEER	NOTICE SERVED
7042	MCA/1133/2018	25/02/2019	PAGI LAXMANBHAI AMARABHAI,	MR VIJAY N RAVAL	D R PATEL DEPUTY SECRETARY,A J CHAUHAN EXECUTIVE ENGINEER	NOTICE SERVED
7043	MCA/1134/2018	25/02/2019	UPADHYAY DAHYABHAI MULAJIBHAI,	MR VIJAY N RAVAL	D R PATEL DEPUTY SECRETARY,A J CHAUHAN EXECUTIVE ENGINEER	NOTICE SERVED
7044	MCA/1135/2018	25/02/2019	KHANT KUBERBHAI ARAJNBHAI,	MR VIJAY N RAVAL	D R PATEL DEPUTY SECRETARY,A J CHAUHAN EXECUTIVE ENGINEER	NOTICE SERVED
7045	MCA/1136/2018	25/02/2019	PATEL MOTIBHAI AMBALAL,	MR VIJAY N RAVAL	D R PATEL DEPUTY SECRETARY,A J CHAUHAN EXECUTIVE ENGINEER	NOTICE SERVED
7046	MCA/1137/2018	25/02/2019	PATEL MANIBHAI BHURABHAI,	MR VIJAY N RAVAL	D R PATEL DEPUTY SECRETARY,A J CHAUHAN EXECUTIVE ENGINEER	NOTICE SERVED
7047	MCA/1138/2018	12/12/2019	JISHA ATULKUMAR MACWAN,	Ms. HIMANI KINI	ATULKUMAR ALISBHAI MACWAN,	MR DA SANKHESARA
7048	MCA/1139/2018	30/11/2018	RUPBAHADUR PADAMSINH THAKORE,	MR UT MISHRA	PANKAJ M BUCH,	GOVERNMENT PLEADER
7049	MCA/1140/2018	30/11/2018	BERADIYA DHANESH LAXMAN,	MR UT MISHRA	PANKAJ M MODI,	GOVERNMENT PLEADER
7050	MCA/1141/2018	30/11/2018	JADAV GOPALBHAI JIVANBHAI,	MR UT MISHRA	PANKAJ M BUCH,	GOVERNMENT PLEADER
7051	MCA/1142/2018	30/11/2018	HIRENDRA KANJIBHAI JETHVA,	MR UT MISHRA	PANKAJ M. BUCH,	GOVERNMENT PLEADER
7052	MCA/1143/2018	28/12/2018	SUNITA CHATURVEDI D/O SURESHCHANDRA CHATURVEDI,	MR KK SHAH	HONOURABLE PRESIDENT OF INDIA (DELETED),CHIEF JUSTICE OF INDIA (DELETED),SECRETARY, MINISTRY FOR LAW AND JUSTICE,,CHAIRMAN,DIRECTOR / SECRETARY,MEMBER, N. NAGRANJAN (J),DIRECTOR / SECRETARY MR. K.V.EDPEN	,MR DEVANG VYAS
7053	MCA/1144/2018	22/04/2019	RAVI GUM INDUSTRIES LTD,	MR. JIT P PATEL	REGIONAL MANAGER,VICE CHAIRMAN AND MANAGING DIRECTOR	NOTICE SERVED,MR RD DAVE
7054	MCA/1145/2018	20/02/2019	SUSHMABEN KUMARPAL MEHTA,KUMARPAL KESRIMAL MEHTA	MR BM MANGUKIYA,MS BELA A PRAJAPATI	PARIMAL RAVAL,	MR VIRENDRA M GOHIL
7055	MCA/1146/2018	06/12/2018	JERAMGIRI NANAKGIRI,	MS SONAL D VYAS,MR.JITENDRAKUMAR PRAJAPAT	COLLECTOR,HARIGIRI GURU KALYANGIRI	
7056	MCA/1147/2018	08/01/2019	VAJABHAI KANUBHAI HADIAL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICER,S G PATEL OR HIS SUCCESSOR IN OFFICE,GHANSHYAMBHIA HASURBHAI LAKHOTARA,JAYESHBHAI NAGJIBHAI BARAIYA OR HIS SUCCESSOR IN OFFICE	
7057	MCA/1148/2018	25/02/2019	SANDEEP JAYANTILAL MEHTA,PRAVEEN POONAMCHANDJI CHOPRA,NARINDER SINGH KARAM SINGH,BHISHAM THAKUMAL JASUJA,SURVIL RAMESHCHANDRA MATTE	MR DEEP D VYAS	SHYAM SUNDER RAMPRASAD SHARMA,KRISHNA KUMAR PYARELAL GUPTA	MR BAIJU JOSHI

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7058	MCA/1149/2018	18/07/2019	KIRANBEN RAMESHBHAI PATEL,	KRISHNAN M GHAVARIYA	RAMESHBHAI KANUBHAI PATEL,	HCLS COMMITTEE,KURVEN K DESAI
7059	MCA/1150/2018	27/02/2019	HEMAGNI JIGNESH MAKWANA,	MS. JIGNA J SHAH	JIGNESHBHAI ASHOKBHAI MAKWANA,	MR. KULDEEP D VAIDYA
7060	MCA/1151/2018	26/03/2019	BHALCHANDRA LAKSHMISHANKAR DAVE,	MR BP GUPTA	VIPUL MITRA PRINCIPAL SECRETARY IAS,J M CHAUHAN	GOVERNMENT PLEADER
7061	MCA/1152/2018	11/06/2019	KANTABEN NANABHAI BHANGI (VALMIK),	MR KRUNAL D PANDYA	STATE OF GUJARAT,STATE OF GUJARAT,D P DESAI OR HIS SUCCESSOR,DISTRICT HEALTH OFFICER D C JAGANI,SUPERINTENDENT D K GOHIL	,REFUSED SERVED (N)(10),DS AFF.NOT FILED (N)
7062	MCA/1153/2018	24/12/2018	TRUPTIBEN W/O PRIYADUTTGIRI GOSWAMI D/O RASHIKGIRI GOSWAMI,	MR K S CHANDRANI	PRIYADATGIRI DOLATGIRI GOSWAMI,	DS AFF.NOT FILED (N)
7063	MCA/1154/2018	19/09/2019	YOGITABEN D/O NARENDRASINH JADEJA W/O KUNALSINH SINDHA,	MR KASHYAP R JOSHI	KUNALSINH MOTISINH SINDHA,	MR TANMAY B KARIA
7064	MCA/1155/2018	12/09/2019	MANJUBEN ASHOKBHAI MERAN,	TATVDEEP J JANI	ASHOKBHIA RANCHHODBHAI MERAN,	MR PRATIK Y JASANI,A R KADRI
7065	MCA/1156/2018	26/02/2019	ATUL HASMUKHLAL SHETH,	MR NK MAJMUDAR	PRABHAKAR NINAWE, THE DIVISIONAL RAILWAY MANAGER (WORKS),	MR RAVI KARNAVAT
7066	MCA/1157/2018	31/01/2019	MANJUBEN WIDOW OF DCEAED MERAMBAHI KALABHIA SONDARAVA,PARESH MERAMBHAI SONDARAVA,VIPUL MERAMBHAI SONDARAVA	(MR JT TRIVEDI)	STATE OF GUJARAT,SHRI BABARIYA EXECUTIVE ENGINEER,SHRI MK TRAMBADIYA DEPUTY EXECUTIVE ENGINEER	,NOTICE SERVED
7067	MCA/1158/2018	22/04/2019	BHAGABHAI CHHATRABHAI DAMOR,	MS VIDHI J BHATT	S K PATEL THE SECRETARY,P L CHAUDHARY EXECUTIVE ENGINEER,P R PATEL DEPUTY EXECUTIVE ENGINEER,D M PATHAN ASSISTANT GENERAL MANAGER,R G KANNUNGO SUPERINTENDING ENGINEER	NOTICE SERVED,(MR NIRZAR S DESAI)
7068	MCA/1159/2018	06/03/2019	HEIRS OF LATE RAVAL KANHAIYALAL FULSHANKAR,ASHABEN KANAIYALAL RAVAL,MANSIBEN KANHAIYALAL RAVAL,JAY KANHAIYALAL RAVAL	MR MURALI N DEVNANI	STATE OF GUJARAT,R M JADAV,R K GANDHI,K M VASAVA	GOVERNMENT PLEADER
7069	MCA/1162/2018	20/11/2019	KAPILA W/O SAGAR HATHILA AND D/O CHANDUBHAI NINAMA,	MS. SHIVANGI M RANA	SAGAR DINESH HATHILA,	MR. MRUGESH A BAROT,VISHAL S AWTANI
7070	MCA/1163/2018	19/11/2018	BISMILLAHBIBI WD/O MOHMAD AKBAR FAIDMIYA SAIYED,	MR PARTHIV A BHATT	VIKAS SHAH,ARJIV SHAH,SAIYED CHASHMEMOHMMAD SAHIL MOHMMADAKABAR	
7071	MCA/1164/2018	05/10/2018	MAGANBHAI ARJANBHAI VEGDA,	MR PRATIK Y JASANI	STATE OF GUJARAT,PRINCIPAL SECRETARY,THE DIRECTOR,DR. HASMUKH ADHIA(IAS),SHRI P. PANIRVEL,SMT. SONAL MISHRA	
7072	MCA/1165/2018	04/02/2019	ASHOKKUMAR JWALAPRASAD SONKAR,	MR HIMANSHU C DESAI	NAVENDU PARIKH,MR. AJAY BHADOO, THE COMMISSIONER OF VADODARA MUNICIPAL CORPORATION	NANAVATI & CO.
7073	MCA/1167/2018	04/02/2019	JAYESHBHAI GOVINDBHAI BALAR,	MR Y J PATEL	REGIONAL PASSPORT OFFICE, ABHAY CHURI,REGIONAL PASSPORT OFFICE THROUGH ITS SUPERINTENDENT ANJANI KUMAR PANDE	,UNSERVED WANT OF TIM
7074	MCA/1168/2018	30/08/2019	SUNITABEN D/O JOHNBHAI JIVABHAI AND W/O LAJRASBHAI DAUDBHAI CHRISTIAN,	(MR H A SHAH)	LAJRASHBHAI DAUDBHAI CHRISTIAN,	(MR MAHENDRA TRIVEDI)
7075	MCA/1169/2018	30/11/2018	KUNAL DIPAKBHAI SHAH,	MR. NISHIT P GANDHI	NEELAM RANI, REGIONAL PASSPORT OFFICER,	KSHITIJ M AMIN
7076	MCA/1170/2018	01/11/2018	JYOTIBEN WIFE OF DINESHBHAI HASMUKHBAHI SHYARA DAUGHTER OF RAMESHBHAI DEVJIBHAI PARADVA,	MR PRATIK Y JASANI	DINESHBHAI HASMUKHBHAI SHYARA,	NOTICE NOT RECD BACK
7077	MCA/1171/2018	08/01/2019	POOJA TRANSPORT,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,THE GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED THROUGH MANAGING DIRECTOR	,(MR NIRAL R MEHTA)
7078	MCA/1172/2018	22/10/2019	KIRANBEN D/O HIMATBHAI GAJIBHAI W/O MUKESHKUMAR JAGSHIBHAI JOSHI,	HCLS COMMITTEE,MITTAL N PATEL	MUKESHKUMAR JAGSHIBHAI JOSHI,	RULE SERVED
7079	MCA/1173/2018	08/01/2019	THAKORBHAI CHUNILAL KACHHIYA,	MR NK MAJMUDAR	R A PRAJAPATI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7080	MCA/1174/2018	08/01/2019	KARANPRIT SINGH MALHI,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	,(MR NIRAL R MEHTA)
7081	MCA/1175/2018	08/01/2019	SARVOTTAM ENTERPRISE,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	,(MR NIRAL R MEHTA)
7082	MCA/1176/2018	12/10/2018	GAURANG RAMANLAL MANAV,	MR AJAY L PANDAV	G. S. SHYAN,KIRITKUMAR VITTHALDAS	GOVERNMENT PLEADER
7083	MCA/1177/2018	28/02/2019	NAVINCHANDRA BHURABHAI BRAHMBHATT,	MS G R VIJAYALAKSHMI	GUJARAT STATE ROAD TRANSPORT CORPORATION,	MR HARDIK C RAWAL
7084	MCA/1178/2018	08/01/2019	BHAGVATI FLOUR MILLING PVT LTD,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	,(MR NIRAL R MEHTA)
7085	MCA/1179/2018	08/01/2019	PADMA ROLLER FLOUR MILL,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	,(MR NIRAL R MEHTA)
7086	MCA/1180/2018	08/01/2019	NAVJIVAN ROLLER FLOUR AND PULSE MILLS PVT. LTD.,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,THE GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	,(MR NIRAL R MEHTA)
7087	MCA/1181/2018	08/01/2019	JANANI INDUSTRIES PVT. LTD.,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,THE GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	,(MR NIRAL R MEHTA)
7088	MCA/1182/2018	04/02/2019	HARISH VASANTRAY SHUKLA,	MR SAMIR B GOHIL	ARVIND AGRAWAL,G.K.SINHA,I M RABARI	GOVERNMENT PLEADER
7089	MCA/1183/2018	18/03/2019	POPATBA JATUBHA ZALA LEGAL HEIRS AND WIDOW OF DECD JATUBHA ZALA,	MR RAJESH M CHAUHAN	ARVIND K. AGRAWAL,KULDIP GOHIL,AKSHAY K SAKSHENA	,NOTICE SERVED
7090	MCA/1184/2018	26/11/2018	AMRUTBHAI DAHYABHAI PATEL,NARENDRA DAHYABHAI PATEL,REKHABEN W/O HASMUKHBHAI PATEL AND D/O DAHYABHAI PATEL,CHANDANBEN BABUBHAI PATEL D/O DAHYABHAI PATEL	,MR AS VAKIL	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,STATE OF GUJARAT	,(MR MB GANDHI),MR CHINMAY M GANDHI
7091	MCA/1186/2018	11/10/2018	SHRI SASHIKANT KALIDAS RANA,RAGHUVIRSINH JJAGNATHSINH CHAUHAN,SANTIBHAI RANCHODBHAI PARMAR	MR PREMAL R JOSHI	STATE OF GUJARAT,STATE OF GUJARAT,SHAILINI AGRAWAL	
7092	MCA/1187/2018	04/02/2019	RAMESH HARISHANKAR JOSHI,	MR DR BHATT	ORAVINBHAI B TAILOR, DEPUTY SECRETARY,D P VYAS,SECRETARY CHIEF ENGINEER AND DIRECTOR WATER AND LAND MANAGEMENT INSTITUTE (WALMI)	GOVERNMENT PLEADER
7093	MCA/1188/2018	29/11/2018	CHHIMKABHAI MAGANBHAI PATEL,	MR NM KAPADIA	R R AAHIR,PRINCIPAL SECRETARY, REVENUE DEPARTMENT(APPEALS),COLLECTOR, GANDHINAGAR,PRANT OFFICER,MAMLATDAR,LH OF LATE DAHYAJI JENAJI THAKORE,DASHRATHJI DAHYAJI THAKORE,LH LATE KANTIJI DAHYAJI THAKORE,TAKHIBEN DAHYAJI THAKORE,AMRIBEN DAHYAJI THAKORE,KANUJI BHAGUJI JADEJA,LH OF LATE WAGHELA PITHUJI BHAVANJI,TALATI CUM MANTRI,KESHIBEN D/O SOMAJI DAHYAJI THAKORE,SAVIBEN D/O SOMAJI DAHYAJI THAKORE,INDRAVADAN KANTIBHAI THAKORE,JYOTSNABEN KANTIJI THAKORE,USHABEN KANTIJI THAKORE,SONALBEN KANTIJI THAKORE,PALIBEN KANTIJI THAKORE,SHANGARBA W/O PITHUJI BHAVANJI WAGHELA,DASHRATHSINH S/O PITHUJI BHAVANJI WAGHELA,GEETABEN D/O PITHUJI BHAVANJI WAGHELA,KAILASHBA D/O PITHUJI BHAVANJI WAGHELA,HANSABA D/O PITHUJI BHAVANJI WAGHELA	
7094	MCA/1189/2018	04/02/2019	ITBARHUSAIN HASAMBHAI SOLANKI,MUKUNDRAY MOHANLAL JOSHI	MR SAMIR B GOHIL	ARVIND AGRAWAL,G K SINHA,R SANTHILKUMAR	GOVERNMENT PLEADER
7095	MCA/1190/2018	20/11/2018	PROPRIETOR OF MS TRADERS,	MR ANVESH V VYAS	H K PATEL,	
7096	MCA/1191/2018	26/09/2019	CHETNABEN W/O AVINASH PATEL AND D/O RAMANBHAI PATEL,	MR NASIR SAIYED	AVINASH RAMANBHAI PATEL,	HL PATEL ADVOCATES

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7097	MCA/1192/2018	25/02/2019	RAMESH RUPABHAI CHAUHAN,	HCLS COMMITTEE,MR AKSHAY A VAKIL	STATE OF GUJARAT,GUJARAT STATE MINERAL DEVELOPMENT CORPORATION,N. K. PATNI	,MR.VARUN K.PATEL
7098	MCA/1193/2018	04/02/2019	LATABEN SHANKARBHAI PATEL,	(PRABHA M S J PRASAD)	MAHESH ISHWARBHAI JOSHI,J. M. KHARADI,CHANDRAKANT SHANTILAL JARIWALA,PIYUSHBHAI PRANSHANKAR SHASTRI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MS SEJAL K MANDAVIA,MR SAURABH J MEHTA,MS ANUJA S NANAVATI
7099	MCA/1194/2018	04/02/2019	BHAVNABEN SHAILESHBHAI PATEL,	(PRABHA M S J PRASAD)	MAHESH ISHWARBHAI JOSHI,J. M. KHARADI,CHANDRAKANT SHANTILAL JARIWALA,PIYUSHBHAI PRANSHANKAR SHASTRI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MS SEJAL K MANDAVIA,MR SAURABH J MEHTA,MS ANUJA S NANAVATI
7100	MCA/1195/2018	03/04/2019	SUNIL LALJIBHAI RABARI,	(PRABHA M S J PRASAD)	ANJU SHARMA,A J SHAH,VIMAL JOSHI,SNEHAL KACHHIA	,GOVERNMENT PLEADER,NOTICE SERVED
7101	MCA/1196/2018	04/02/2019	RITABEN NATVARBHAI PATEL,	(PRABHA M S J PRASAD)	MAHESH ISHWARBHAI PATEL,J. M. KHARADI,CHANDRAKANT SHANTILAL JARIWALA,PIYUSHBHAI PRANSHANKAR SHASTRI	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,MS SEJAL K MANDAVIA,MR SAURABH J MEHTA,MS ANUJA S NANAVATI
7102	MCA/1197/2018	04/02/2019	SUJATA JAGDISHCHANDRA JADAV,	(PRABHA M S J PRASAD)	MAHESH ISHWARBHAI JOSHI,J. M. KHARADI,CHANDRAKANT SHANTILAL JARIWALA,PIYUSHBHAI PRANSHANKAR SHASTRI	NOTICE NOT RECD BACK,NOTICE SERVED,MS SEJAL K MANDAVIA,MR SAURABH J MEHTA,MS ANUJA S NANAVATI
7103	MCA/1198/2018	26/10/2018	VIDHYADEEP CHARITABLE TRUST,	MR UDAYAN P VYAS	JAYANTI S RAVI,RAGHAV DIXIT,SHIVENDRA GUPTA, VICE CHANCELLOR,ARAVIND V DHADUK	,MR DEVANG VYAS
7104	MCA/1200/2018	18/09/2019	SHILABEN PATEL DAUGHTER OF MANGABHAI PATEL,	MR PM LAKHANI,MRS R P LAKHANI,DHWANI P LAKHANI	PRAVINBHAI PRAHLADBHAI PATEL,	MR PRATIK Y JASANI
7105	MCA/1201/2018	28/02/2019	ABDULBHAI RASULBHAI NIYATAR,MUBARAKBHAI SIRAJMAHMAD KURESHI	MR ND SONGARA	AMRENDRA KUMAR RAKESH (IAS),N P THAKAR (IAS),MANISH KUMAR BANSAL,PIYUSHKUMAR P SHAH,HITESHKUMAR PRAVINSINH ZALA	,MR HS MUNSHAW,MR Y J PATEL
7106	MCA/1202/2018	10/04/2019	MOHD SAFI ABBAS SHAIKH,	MS MITA S PANCHAL	MAHENDRABHAI PATEL,AMIT ARORA,RAJUL DEV DODIA,KAUSHALIYABEN T DUBEY,RAVI KUMAR ARORA	,NOTICE SERVED,MR DEEPAK P SANCHELA
7107	MCA/1207/2018	07/02/2019	PATEL INDUBEN ARVINDBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7108	MCA/1208/2018	07/02/2019	CHAUDHARI AASHABEN SHIVABHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7109	MCA/1209/2018	07/02/2019	PATEL VINABEN KESHAVBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7110	MCA/1210/2018	07/02/2019	GAMIT MINABEN RATANJIBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7111	MCA/1211/2018	07/02/2019	GAMIT USHABEN ZINABHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7112	MCA/1212/2018	07/02/2019	GAMIT MANJULABEN CHHOTUBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7113	MCA/1213/2018	07/02/2019	CHAUDHARI RANJANBEN BABUBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7114	MCA/1214/2018	07/02/2019	CHAUDHARI MANDAKINIBEN THAKORBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7115	MCA/1215/2018	07/02/2019	CHAUDHARI VANITABEN GHELABHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7116	MCA/1216/2018	07/02/2019	CHAUDHARI KARUNABEN RAMESHBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE(IAS) COMMISSIONER WOMEN AND CHILD DEVELOPMENT DEPT,MANISHA CHANDRA (IAS) DIRECTOR (ICDS)	GOVERNMENT PLEADER
7117	MCA/1217/2018	07/02/2019	CHAUDHARI SAVITABEN GUMANBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7118	MCA/1218/2018	07/02/2019	PARMAR USHABEN AMBALAL,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7119	MCA/1219/2018	07/02/2019	PATEL MADHUBEN RAMBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7120	MCA/1220/2018	07/02/2019	PATEL AMBABEN LAXMANBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7121	MCA/1221/2018	07/02/2019	TANDEL KAMLABEN NARANBHAI,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7122	MCA/1222/2018	07/02/2019	KUNVAR MRUDULABEN GAMBHIRSINH,	MR RAMNANDAN SINGH	MILIND TORAWANE (IAS), COMMISSINER,MANISHA CHANDRA (IAS), DIRECTOR (ICDS)	GOVERNMENT PLEADER
7123	MCA/1223/2018	30/08/2019	URVASHIBEN NAILESHKUMAR CHAUHAN,	MR PV PATADIYA	NAILESHKUMAR SHAMBHUPRASAD CHAUHAN,	MR UMANG H OZA,HCLS COMMITTEE
7124	MCA/1224/2018	17/09/2019	RESHMABEN HIRENKUMAR SUTHAR D/O RAJESHBHAI AMBALAL MISTRI,	MR HIMANSHU C DESAI	HIRENKUMAR NAVINCHANDRA SUTHAR,	HARDIK D MEHTA,HARDIKKUMAR D RAO
7125	MCA/1225/2018	13/11/2019	RAMESHBHAI MATHURBHAI MACHI,SANJIVKUMAR HASHMUKHLAL MACHHI	MR.HIREN M MODI,MR.KARNA H DHOMSE	JASHWANTBHAI SOMABHAI VASAVA,RANCHODBHAI SAGRAMBHAI VASAVA,SHRI RAM GENERAL INSURANCE CO. LTD,ARUNABEN HASHMUKHBHAI MACHHI	NOTICE NOT RECD BACK,NOTICE SERVED,NISHIT A BHALODI,MS KIRTI S PATHAK
7126	MCA/1226/2018	20/09/2019	AMITA W/O NIRAV POTANA AND D/O VIRSING P POTANA,	NIRAV V PARGHI	NIRAV TARUNKUMAR POTANA,	RULE UNSERVED
7127	MCA/1227/2018	20/11/2018	SAROJBEN HASUKHLAL GANATRA,	MR JAYANT P BHATT,MR JEET J BHATT	MUKESH PURI,P J PATEL,HITESHBHAI SHAH	
7128	MCA/1228/2018	30/04/2019	BHIKHABHAI SAVJIBHAI DHURA,	MR NIRAV C SANGHAVI	BIHARIBHAI H GANDHI,VIPULBHAI H VYAS	MR HARSHIT S TOLIA,MR PARTH S TOLIA,SHIRISHCHANDRA B TOLIA
7129	MCA/1229/2018	01/03/2019	RAMESHBHAI CHAKUBHAI KUNPARA,	MR NIRAV C SANGHAVI	PRAKASHBHAI SOLANKI, IAS, THE COMMISSIONER, JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW
7130	MCA/1230/2018	28/02/2019	JAGJIVAN GHELABHAI PARMAR,	MRS NASRIN N SHAIKH	P.K. SRIVASTAVA, M/S SAJJAN INDIA LTD,PATEL SAHEB, COMMISSIONER	NOTICE SERVED,MRS YOGINI V PARIKH
7131	MCA/1231/2018	19/12/2019	SUHASINIBEN D/O HIRALAL KANODIYA,	MR.KISHORE PRAJAPATI	MANISH NAGARDAS SOLANKI,	MR DR RAY
7132	MCA/1232/2018	05/02/2019	HIMANSHU BECHARDAS DALWADI,	MR IM PANDYA	D.THARA, VICE CHAIRMAN AND MANAGING DIRECTOR,	GUPTA LAW ASSOCIATES

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7133	MCA/1233/2018	07/02/2019	SURESHBHAI JIVABHAI PATEL,PIUSHBHAI JAYANTIBHAI PATEL,SPHERE SPECIALITY CHEMICALS PVT LTD THRU DIRECTOR RASHESHKUMAR BALVANTBAHI THAKER	MR GIRISH M DAS	STATE OF GUJARAT,NEWTON ENGINEERING AND CHEMICAL LTD THRU DIRECTOR VIJYALAXMI GOPINATH NIDADAVOLU	GOVERNMENT PLEADER,MR N R DESAI
7134	MCA/1234/2018	30/11/2018	BHIMJIBHAI NARSINHBHAI MALAVIYA,DHIRUBHAI KANJIBHAI PATEL	MR.DIPAK B PATEL	D H GHOR,	
7135	MCA/1235/2018	20/11/2018	MADHAVJI KANJIBHAI GAJERA,	MR NK MAJMUDAR	PUNAMCHAND K PARMAR IAS,JAYANTI S RAVI IAS,SAMIR V SHAH	
7136	MCA/1236/2018	01/03/2019	MUKESH GABHABHAI PARMAR,	ROBIN PRASAD	JAYDEEP BHATT MANAGER WORKS AND HEAD HR,RAJESH SHAH	MR GM JOSHI,MR PALAK H THAKKAR
7137	MCA/1237/2018	13/09/2019	SONI KHUSHBU D/O ASHOKBHAI SONI AND W/O DARJI DEVENGBHAI HARESHBHAI,	MR SAMIR AFZAL KHAN	DARJI DEVANGBHAI HARESHBHAI,	MR SALIM M SAIYED
7138	MCA/1238/2018	16/04/2019	JAYANTILAL BABULAL TATED,PUSHPALATABEN JAYANTILAL TATED	MR UMANG K CHOKSI	PANKAJKUMAR (I A S) ADDITIONAL REVENUE SECRETARY,DINESH PATEL (IAS),AUDITOR GENERAL,K B PATEL (GAS)	,NOTICE SERVED
7139	MCA/1239/2018	16/04/2019	VIRESHWAR ASSOCIATION THROUGH AUTHORIZED PERSON-CHAIRMAN NARENDRA MATHURDAS PATEL,	MR UMANG K CHOKSI	MR. PANKAJKUMAR(IAS) ADDITIONAL REVENUE SECRETARY,MR. DINESH PATEL(IAS),SMT. K B PATEL (GAS)	GOVERNMENT PLEADER
7140	MCA/1240/2018	01/03/2019	BHARATKUMAR SHAMJIBHAI JOGADIYA,	MR JAYANT P BHATT	RAJIV KUMAR GUPTA,ARVIND AGRAWAL,K C MISTRY	,MR DG CHAUHAN,RONAK D CHAUHAN
7141	MCA/1241/2018	01/07/2019	NILESH MORESHWAR VADVADE,MAYABEN W/O NILESHBHAI MORESHWAR VADVADE,NISHIN NILESH VADVADE,NIRLEP NILESH VADVADE,NILJABEN NILESH VADVADE	MR HRIDAY BUCH	R.K.BHAGORA,	GOVERNMENT PLEADER
7142	MCA/1242/2018	01/11/2018	LT COL IQBAL BAHADUR TEGH DUTT(RETD),SANDHYA IQBAL BAHADUR DUTT	PARTY IN PERSON	HONBLE FAMILY COURT,DR (DENTIST) MRS ANN S. DUTT	,SERVED BY RPAD (N)
7143	MCA/1243/2018	20/11/2018	PARIKH SUPRIYABEN D/O MAFATLAL WIFE OF VIPULKUMAR MAHENDRABHAI SOLANKI,	MR IMTIYAJ M KURESHI	SOLANKI VIPULKUMAR MAHENDRABHAI,	NOTICE SERVED
7144	MCA/1245/2018	07/01/2019	MIRABEM CHIRAGBHAI PANCHAL D/O AMRUTLAL PARMAR,	KEVAL H BHATT	CHIRAGBHAI CHINUBHAI PANCHAL,	MR. SHIVAM N THAKKAR
7145	MCA/1246/2018	01/03/2019	SURYABEN SHAKRABHAI GOHIL,KIRTIBHAI MAGANBHAI PARMAR	MR JAYANT P BHATT	RAJIV KUMAR GUPTA,ARVIND AGARWAL,K.C. MISTRY	,MR DG CHAUHAN,RONAK D CHAUHAN
7146	MCA/1247/2018	01/03/2019	GUNVANTBHAI VASHRAMBHAI DANDAIYA,RATILAL KHANDUBHAI SURTI	MR JAYANT P BHATT,MR JEET J BHATT	RAJIV KUMAR GUPTA,ARVIND AGARWAL,K. C. MISTRY	,MR DG CHAUHAN,RONAK D CHAUHAN
7147	MCA/1248/2018	28/02/2019	AJAYKUMAR MUKUNDBHAI RAVAL,	MR DG SHUKLA	SHIRISHKUMAR MAYACHAND MODI,SUNIL B SHAH,RAVIDAN R KANANI	MR VIPUL S MODI
7148	MCA/1249/2018	04/02/2019	JEBUNBEN W/O ANWAR SULEMAN KANIYA,	MR SAMIR B GOHIL	ARVIND AGRAWAL,G. K. SINHA,R. SANTHILKUMAR	GOVERNMENT PLEADER
7149	MCA/1250/2018	18/12/2018	JOGINDER PAUL SINGH MOHINDER SINGH,	PARTY IN PERSON	ELITE COOPERATIVE HSG SOCIETY LTD SHAHIBAUG,SECRETARY, ISHWARBHAI VAGHJI DESAI	TANNA ASSOCIATES
7150	MCA/1251/2018	03/10/2019	SHITALBEN WIFE OF HARIYANI MEHULKUMAR PITAMBARDAS AND D/O JAYENDRABHAI GONDALIYA,	(MR SANDEEP N BHATT)	HARIYANI MEHULKUMAR PITAMBARDAS,	MR SAMIR AFZAL KHAN
7151	MCA/1252/2018	01/03/2019	KANAIYALAL SHANTILAL RANA,	MR JAYANT P BHATT	RAJIV KUMAR GUPTA,ARVIND AGARWAL,K.C.MISTRY	,MR DG CHAUHAN,RONAK D CHAUHAN
7152	MCA/1253/2018	19/09/2019	TRUPTIBEN SAMIRKUMAR PATEL D/O AMRUTLAL MAKWANA,	MR MOUSAM R YAGNIK,SHIVANI R YAGNIK	SAMIRKUMAR NIRANJAN PATEL,	HCLS COMMITTEE,HARSHIT M KARATHIA
7153	MCA/1254/2018	21/08/2019	NUTANBEN RAMESHBAHI KATARA,	MR DIPAK R DAVE	SUMITBHAI NANJIBHAI KOTAVAL,	MR KRUNAL L SHAHI
7154	MCA/1255/2018	29/04/2019	IBRAHIM RASHIDI MWAJA,	MR SAMIR AFZAL KHAN	OCEAN AGRO,UNION OF INDIA,STATE OF GUJARAT,POLICE OFFICER INCHARGE OF MUNDRA POLICE STATION,DISTRICT SUPERINTENDENT OF POLICE	,MR DA SANKHESARA
7155	MCA/1257/2018	06/12/2018	DAVE KUMUDCHANDRA MAHENDRABHAI,	MR. ARCHIT P JANI	D B MEHTA,NILESH JAJADIYA(IPS),SHIVANAND ZHA(IPS)	

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7156	MCA/1259/2018	26/04/2019	RAJUBHAI HIRABHAI PARMAR,	MR HASIT H JOSHI	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,REGIONAL DIRECTOR OF MUNICIPALITIES,,DISTRICT COLLECTOR,,JASDAN NAGARPALIKA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
7157	MCA/1260/2018	26/04/2019	HARUN IBRAHIMBHAI DERAIYAS,	MR HASIT H JOSHI	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES,REGIONAL DIRECTOR OF MUNICIPALITIES,DISCRICT COLLECTOR,JASDAN NAGARPALIKA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
7158	MCA/1261/2018	23/08/2019	PAYALBEN WIFE OF MEHULKUMAR RAJPUT D/O MUKESHBHAI CHAUHAN,	MR A A ZABUAWALA	MEHUL DEVANANDBHAI RAJPUT,	MR VR HALANI
7159	MCA/1264/2018	07/12/2018	MANIBEN MAGANLAL SOLANKI,	MR NK MAJMUDAR	STATE OF GUJARAT,MILIND TORAWANE,ASHOK SHARMA,SHRI A K SHAH,R J TALAVE	
7160	MCA/1265/2018	26/03/2019	SURENDRASINH D CHAUHAN,	(MR RD RAVAL)	MANHAR KULJIBHAI JADAV,SATYANARAYAN SHIVSING RATHOD,PARTHIV C VYAS, CHIEF ENGINEER (DAM AND VADODARA),S G CHAUDHARI, EXECUTVE ENGINEER	NOTICE SERVED BY DS,(MR NIRZAR S DESAI)
7161	MCA/1266/2018	20/11/2018	KALPTARU ASSOCIATION,	MR.DIPAK B PATEL	NAVIN R. GUPTA,	
7162	MCA/1269/2018	23/10/2018	HILLDEEP FARM PVT LTD,	MR. JIT P PATEL	STATE OF GUJARAT,STATE OF GUJARAT,DISTRICT COLLECTOR,MAMLATDAR AND ALT	
7163	MCA/1270/2018	18/07/2019	OGHADBHAI BACHUBHAI MAKWANA,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R.M.MAKWANA, SUPERINTENDING ENGINEER,S.G.PATEL, EXECUTIVE ENGINEER,SARVAIYA, DY. EXECUTIVE ENGINEER	,GOVERNMENT PLEADER
7164	MCA/1271/2018	22/07/2019	ADITYA SANJAY AGRAWAL,	MR RJ GOSWAMI	KEVAL P. SHAH,TORRENT POWER LIMITED	MR KB PUJARA
7165	MCA/1272/2018	20/11/2018	DARIYABEN DAUGHTER OF BABUBHAI VIRSANG AND WIDOW OF FAIZUMIYA DADUMIYA,	(MR ASHOK K PADIA)	STATE OF GUJARAT,D.B. DABHI, POLICE SUB INSPECTOR,DISTRICT SUPERINTENDENT OFFICE, K.R.CHUHAN, ANAND DISTRICT,BATUKBHAI PRATAPBHAI DHUMMAD,PRATAPSINH SUBALSINH DHUMMAD,KALPENDRA BHURABHAI DHUMMAD,SANDIPSINH VAJUBHAI CHUDASMA,TEMUBHA NAVUBHA GOHEL,JASUBHAI BABUBHA PARMAR,SUB REGISTRAR OF DOCUMENT AT THE OF DATE 25/07/2001,TALATI CUM MANTRI ON DUTY ON 25/08/200 VILLAGE ROHINI,DEPUTU MAMLATDAR RAMESHBHAI C. RANA ON DUTY 20/2/1999,THE CIRCLE INSPECTOR B K SONI, ON DUTY ON 20/12/2000	
7166	MCA/1273/2018	15/04/2019	REKHABEN KANAIYALAL RAVAL,JOMABEN KARMSHIBHAI KAD	MR UT MISHRA,SUSHMA M JANI,CHANDRESH N JANI	AMIT PANDYA,K. RAJESH(IAS)	NOTICE SERVED,MR PREMAL R JOSHI
7167	MCA/1274/2018	12/12/2018	M/S BONY SYSTEM,PARAGIBEN DILIPBHAI SHAH,DILIPBHAI NEMCHAND SHAH	MR NIRAV R MISHRA	CHIRAYU MADHUSUDAN AGNIHOTRI,	
7168	MCA/1275/2018	05/02/2019	DIPAK MANIBHAI PANCHAL,	MR GAJENDRA P BAGHEL	KAVAN G. PATEL,STATE OF GUJARAT	GOVERNMENT PLEADER
7169	MCA/1276/2018	25/02/2019	PATEL MANILAL KALIDAS,	MR MURALI N DEVNANI	ANURADHA MALL OR HER SUCCESSOR,R.M. JADAV OR HIS SUCCESSOR,K P GAMIT OR HIS SUCCESSOR,K.P GAMIT OR HIS SUCCESSOR	,NOTICE SERVED
7170	MCA/1277/2018	22/07/2019	MOHAMMED SAEED MOHAMMED SHABBIR SHAIKH,	MR.MINHAJ M SHAIKH	REGIONAL MANAGER GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION,	MR RUTVIJ M BHATT
7171	MCA/1278/2018	08/01/2019	DILUBHA UDESINH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S.G. PATEL,,M V GANDHI OR HIS SUCCESSOR IN OFFICE,R M MAKWANA OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED
7172	MCA/1279/2018	01/02/2019	SALIMBHAI OSMANBHAI PATHAN,	MR. VISHAL P THAKKER	JENNYBEN THUMMAR,JAYESH CHIMANLAL PATEL,PRATAPBHAI NARANBHAI RAOL	GOVERNMENT PLEADER,MR HS MUNSHAW

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7173	MCA/1280/2018	08/05/2019	JAYSHREEBEN JANAKKUMAR VYAS,	MS DHRUMA U VYAS,MR. KARAN U VYAS	AHMEDABAD URBAN DEVELOPMENT AUTHORITY (AUDA),A.V.GOR, CHIEF EXECUTIVE OFFICER	MR HS MUNSHAW
7174	MCA/1281/2018	16/09/2019	RENU VINOD ARORA,RAJESH PARMANAND ARORA	MR MK VAKHARIA	STATE OF GUJARAT,VIKRANT PANDEY, COLLECTOR, AHMEDABAD	GOVERNMENT PLEADER
7175	MCA/1282/2018	08/01/2019	JIVRAJ SHAMJIBHAI DIHORA,	MR BJ TRIVEDI,MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M V GANDHI OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED
7176	MCA/1283/2018	18/07/2019	NURJAHAN W/O IRFANKHAN AKRAMKHAN PATHAN D/O MOHAMMED KHAN PATHAN,	MS ARCHANA R ACHARYA	IRFANKHAN AKRAMKHAN PATHAN,	NOTICE SERVED
7177	MCA/1284/2018	12/12/2019	RESHMA JIGNESHBHAI HARIJAN D/O BABUBHAI MAGANBHAI SOLANKI,	MS RUMANA L PATHAN	JIGNESHKUMAR PRAKASHBHIA HARIJAN,	NOTICE UNSERVED,DS AFF.NOT FILED (N)
7178	MCA/1285/2018	01/02/2019	BHAVNABEN BABULAL GANDHI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION SHRI MI JOSHI OR HIS SUCCESSOR,ADMINISTRATIVE OFFICER KEYURBHAI UPADHYAY OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER NAISHAD MAKWANA OR HIS SUCCESSOR,COLLECTOR BHARUCH SANDEEP SINH OR HIS SUCCESSOR,ANKLESHWAR MUNICIPALITY THRU CHIEF OFFICER PRASHANTBHIA PARIKH OR HIS SUCCESSOR	,GOVERNMENT PLEADER,MR. HARDIK J JANI
7179	MCA/1286/2018	01/02/2019	SANGITABEN HIRALAL MODI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION SHRI MI JOSHI OR HIS SUCCESSOR,ADMINISTRATIVE OFFICER KEYURBHAI UPADHYAY OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER NAISHAD MAKWANA OR HIS SUCCESSOR,COLLECTOR BHARUCH SANDEEP SINH OR HIS SUCCESSOR,ANKLESHWAR MUNICIPALITY THRU CHIEF OFFICER PRASHANTBHIA PARIKH OR HIS SUCCESSOR	,GOVERNMENT PLEADER,MR. HARDIK J JANI
7180	MCA/1287/2018	11/01/2019	IDRISHBHAI GULAMBHAI GUDALA,	MS. KRUTI M SHAH	STATE OF GUJARAT,YUSUFBHAI SHEIKH	GOVERNMENT PLEADER
7181	MCA/1288/2018	01/02/2019	MUDRIKABEN CHANDRAKANT GHEEWALA,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION SHRI MI JOSHI OR HIS SUCCESSOR,ADMINISTRATIVE OFFICER KEYURBHAI UPADHYAY OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER NAISHAD MAKWANA OR HIS SUCCESSOR,COLLECTOR BHARUCH SANDEEP SINH OR HIS SUCCESSOR,ANKLESHWAR MUNICIPALITY THRU CHIEF OFFICER PRASHANTBHIA PARIKH OR HIS SUCCESSOR	,GOVERNMENT PLEADER,MR. HARDIK J JANI
7182	MCA/1289/2018	01/02/2019	PRITIBALA ISHWARLAL MODI,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION SHRI MI JOSHI OR HIS SUCCESSOR,ADMINISTRATIVE OFFICER KEYURBHAI UPADHYAY OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER NAISHAD MAKWANA OR HIS SUCCESSOR,COLLECTOR BHARUCH SANDEEP SINH OR HIS SUCCESSOR,ANKLESHWAR MUNICIPALITY THRU CHIEF OFFICER PRASHANTBHIA PARIKH OR HIS SUCCESSOR	,GOVERNMENT PLEADER,MR. HARDIK J JANI
7183	MCA/1290/2018	01/02/2019	SADHNABEN SURENDRASINH MAHIDA,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION SHRI MI JOSHI OR HIS SUCCESSOR,ADMINISTRATIVE OFFICER KEYURBHAI UPADHYAY OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER NAISHAD MAKWANA OR HIS SUCCESSOR,COLLECTOR BHARUCH SANDEEP SINH OR HIS SUCCESSOR,ANKLESHWAR MUNICIPALITY THRU CHIEF OFFICER PRASHANTBHIA PARIKH OR HIS SUCCESSOR	,GOVERNMENT PLEADER,MR. HARDIK J JANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7184	MCA/1291/2018	01/02/2019	FARIDABIBI MURTUZA SHEKH,	MR PUSHPADATTA VYAS	STATE OF GUJARAT,DIRECTOR PRIMARY EDUCATION SHRI MI JOSHI OR HIS SUCCESSOR,ADMINISTRATIVE OFFICER KEYURBHAI UPADHYAY OR HIS SUCCESSOR,DISTRICT EDUCATION OFFICER NAISHAD MAKWANA OR HIS SUCCESSOR,COLLECTOR BHARUCH SANDEEP SINH OR HIS SUCCESSOR,ANKLESHWAR MUNICIPALITY THRU CHIEF OFFICER PRASHANTBHIA PARIKH OR HIS SUCCESSOR	,GOVERNMENT PLEADER,MR. HARDIK J JANI
7185	MCA/1292/2018	25/01/2019	GOPIBEN DAVENKUMAR JARIWALA,	MS. KRUTI M SHAH,MS MEDHA N PANDYA	STATE OF GUJARAT,STATE OF GUJARAT,MR. T.J.PATEL,THE REGIONAL TRANSPORT OFFICER,MR. M.M.PUVAR	GOVERNMENT PLEADER
7186	MCA/1293/2018	18/03/2019	GUJARAT PANI PURVATHA AND GUTTER VYAVASTHA BOARD KARMACHARI SANGH (BMS),	MS ASHLESHA M PATEL	JAGDISH PRASAD GUPTA,BIJALKUMAR ARJANBHAI MARU,ARVINDBHAI SHANKARBHAI RATHVA,NILESH M. PATEL	NOTICE SERVED,MR HS MUNSHAW
7187	MCA/1294/2018	18/03/2019	GUJARAT PANI PURVATHA AND GUTTER VYAVASTAH KARMACHARI SANGH (BMS),	MS ASHLESHA M PATEL	JAGDISH PRASAD GUPTA,NIRAV P SOLANKI,BHARATBHAI D PATEL,BIJALKUMAR ARJANBHAI MARU,ARVINDBHAI SHANKARBHAI RATHVA,NILESH M PATEL	NOTICE SERVED,MR HS MUNSHAW
7188	MCA/1295/2018	18/03/2019	GUJARAT PANI PURVATHA AND BUTTER VYAVASTHA BOARD KARMACHARI SANGH (BMS),	MS ASHLESHA M PATEL	JAGDISH PRASAD GUPTA,BHARATBHAI D. PATEL	NOTICE SERVED,MR HS MUNSHAW
7189	MCA/1296/2018	29/11/2018	BHEMABHAI RAJABHAI JUDAL,	JAY B TRIVEDI,MR D V KANSARA	RAKESH K PATHAK,	
7190	MCA/1297/2018	08/01/2019	BHUPATBHAI LAKHABHAI RATHOD,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S G PATEL OR HIS SUCCESSOR IN OFFICE,M.V GANDHI OR HIS SUCCESSOR IN OFFICE	
7191	MCA/1298/2018	26/03/2019	HETALBEN CHHANALAL BHOI,	MS MAMTA R VYAS	A.K.SINGH,VIKAS SAHAY	GOVERNMENT PLEADER
7192	MCA/1299/2018	25/01/2019	PIYUSHKUMAR PRANSHANKER SHASTRI,MANUBHAI BHANABHAI TANDEL,THAKER RUPALI SUNILKUMAR,BINALBEN SOMNATHBHAI PATEL,MUKTIBEN GANPATBHAI PATEL,VRAJESH BALWANTBHAI SHASTRI,RAMESHBHAI KANJIBHAI KANTHARIYA,SURESHBHAI VALLABHBHAI PATEL	MS MAMTA R VYAS	GHANSHYAMPRASAD CHHOTUBHAI SANADHYA,NIRODH KUMAR SAHOO	NANAVATI & NANAVATI,M R BHATT & CO.
7193	MCA/1300/2018	25/01/2019	RAMILABEN JEEVANBHAI PATEL,RITABEN JAGUBHAI DHOLAKIYA	MS MAMTA R VYAS	GHANSHYAMPRASAD CHHOTUBHAI SANADHYA,NIRODH KUMAR SAHOO	NANAVATI & NANAVATI,M R BHATT & CO.
7194	MCA/1301/2018	26/03/2019	MIHIRKUMAR ARVINDBHAI BAROT,	MS MAMTA R VYAS	A.K.SINGH,VIKAS SAHAY	GOVERNMENT PLEADER
7195	MCA/1302/2018	26/03/2019	HITESHKUMAR PUNJABHAI CHAUDHARI,	MS MAMTA R VYAS	A.K.SINGH,VIKAS SAHAY	GOVERNMENT PLEADER
7196	MCA/1304/2018	29/11/2018	SOHIL AMADBHAI GADHIYA,VIJAYSINH KISHORSINH JADEJA,KRISHNASINH MAHAVIRSINH PARMAR,ARVINDBHAI DILIPBHAI MENIYA	MR PA JADEJA	AVANTIKA SINGH AULAKH (IAS),DINESH DASA	
7197	MCA/1305/2018	12/03/2019	HIRALAL DEVSI ASHIYANI,DEVA KHERA (DECD),KASAM ALARAKHA (EXPIRED),RAMAN VIRA,ABRAHAM GANESH (EXPIRED),SAMSUDDIN DAYA,ASRAF MOHAMMAD,BHIKHA KANAJI,MOHAMMAD SARIFKHAN,OSMAN AHMAD (EXPIRED),LAXMAN DESA,JIVIBEN DEVA (WIFE),KANJI DEVA,FARIDABEN KASAM (WIFE),RUSHIM KASAM (SON),SARDABEN ABRAHAM (WIFE),SHANKERBHAI ABRAHAM (SON),REHMADBEN OSMAN (WIFE),AMAD OSMAN (SON)	MR UT MISHRA	ANILKUMAR GUPTA,P.B. MINAVA,KRISHNANAND BHUDEV SHARMA	NOTICE SERVED BY DS,MS ARCHANA U AMIN
7198	MCA/1307/2018	10/01/2019	NIKUNJ BHARATBHAI KHAMAR,	MR SATYAM Y CHHAYA	STATE OF GUJARAT,PS GADHVI POLICE INSPECTOR,NILESH JANJARIYA D S P MEHSANA,RAVAN VIJAY BHARATBHAI,RAVAN SHORAB RAMESHBHAI	,NOTICE SERVED BY DS
7199	MCA/1308/2018	07/02/2019	BARODA CITY GRANTABLE PVT. PRIMARY SCHOOLS MANAGEMENT ASSOCIATION,	MR VILAS G GOSWAMY	STATE OF GUJARAT,M I JOSHI,MUKESHBHAI N PATEL	GOVERNMENT PLEADER,DS AFF.NOT FILED (N)

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7200	MCA/1309/2018	27/12/2018	DAKSHABEN CHIMANBHAI PATEL,BHARTIBEN KALUBHAI PATEL,REVABEN MADHAVBHAI PARMAR,JAMNABEN BHIKHUBHAI PATEL,VIJAYBHAI NANUBHAI DESAI,HATHESINH MOHANSINH RATHOD,AJAYBHAI RAMESHBHAI SHAH,VASANTBHAI NANUBHAI MISTRY,RITABEN KISHORBHAI NAYAK,KAMLESHBHAI CHHOTUBHAI SAILOR,RAJESHBHAI RATILAL GANDHI,POONAMBHAI SOMABHAI TANDEL,HASUMATIBEN GANPATBHAI SOLANKI,NAYNABEN NARENDRABHAI PATEL,CHHAYABEN KAILESHBHAI PATEL	MR SHAKEEL A QURESHI	SECRETARY TO GOVERNMENT OF GUJARAT, VINOD RAV,ADMINISTRATIVE OFFICER, J.M. KHARADI,DISTRICT EDUCATION OFFICER, U.N. RATHOD,DIRECTOR OF PRIMARY EDUCATION M.I. JOSHI,PRINCIPAL, HEENABEN UMESHBHAI DESAI,PRESIDENT/MANAGER, MANJI POPAT DUNGRANI	
7201	MCA/1310/2018	16/04/2019	BHARAT RAMANLAL SHAH,	MR RR VAKIL	B J PANCHAL,	NOTICE SERVED BY DS
7202	MCA/1311/2018	31/07/2019	BHARATBHAI SHALUJI BARANDA,	MR KB PUJARA	SANGEETA SINGH, IAS,HARISH KHANNA,RAMANBHAI MANGLAJI DAMOR,K K GOPAT	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7203	MCA/1312/2018	23/11/2018	AMRITLAL RAMABHAI PANDYA,	MS. NIMISHA SHARMA	STATE OF GUJARAT,	
7204	MCA/1313/2018	07/03/2019	SANJAYKUMAR KIRITBHAI ZINZUVADIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	DHANIBEN DHARAMSHIBHAI CHUDASAMA,KAMLABEN DHARAMSHIBHAI CHUDASMA,LATABEN DHARAMSHIBHAI CHUDASMA,JYOTSANABEN DHARAMSHIBHAI CHUDASMA,BABULAL DHARAMSHIBHAI CHUDASMA,MAHESHBAHI DHARAMSHIBHAI CHUDASMA	NOTICE SERVED,MR NIKHILESH J SHAH,HCLS COMMITTEE
7205	MCA/1314/2018	01/04/2019	RAMNIKLAL TRIBHOVANBHAI DHOBI,	MR ANAND B GOGIA,MR BB GOGIA,MS KAJAL L KALWANI	MEHULBHAI KANSAGARA,JAYANTI S. RAVI,P.V.DAVE	GOVERNMENT PLEADER
7206	MCA/1315/2018	01/02/2019	NARANBHAI MORARBHAI SURTI,	MS HARSHAL N PANDYA	D.K. PAREKH,AMRENDRA KUMAR RAKESH IAS	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA
7207	MCA/1316/2018	25/01/2019	JASHVANTRAI PRANSHANKAR DAVE,	MS SANDHYA D NATANI	A J KACHHIA PATEL,M K KANORIYA,V G GADHVI	GOVERNMENT PLEADER,NOTICE SERVED
7208	MCA/1317/2018	28/02/2019	L. N. PATEL THROUGH HIS WIDOW DINABEN WD/O LAXMANDAS PATEL,	MR HEMANT MAKWANA	VIPUL MITRA,D C BAXI	GOVERNMENT PLEADER
7209	MCA/1319/2018	17/06/2019	ARVINDBHAI DHULABHAI VANZARA,MANJIBHAI ANANDJIBHAI ROY	(MR BIPIN I MEHTA)	D V VAKASIYA,	MR VIJAY H NANGESH
7210	MCA/1320/2018	29/11/2018	MITULBHAI KANAIYALAL CHANDIBHAMAR,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	NILAMBARIBEN DAVE,DHIRENBHAI D PANDYA,KANJIBHAI N KHER,PRADEEP CHAUDHARY	
7211	MCA/1321/2018	29/11/2018	MAHAVIRSINH NARAPATSINH JADEJA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	NILAMBARIBEN DAVE,DHIRENBHAI D PANDYA,KANJIBHAI N KHER,PRADEEP CHAUDHARY	
7212	MCA/1322/2018	29/11/2018	JAYSHREEBEN BABUBHAI SANANDIYA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	NILAMBARIBEN DAVE,DHIRENBHAI D PANDYA,KANJIBHAI N KHER,PRADEEP CHAUDHARY	
7213	MCA/1323/2018	29/11/2018	HASMUKHBHAI JASMATBHAI DALSANIYA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	NILAMBARIBEN DAVE,DHIRENBHAI D PANDYA,KANJIBHAI N KHER,PRADEEP CHAUDHARY	
7214	MCA/1324/2018	17/09/2019	RIYA W/O PRASHANTKUMAR RACHCHHHA AND D/O PRAKASHBHAI SOMANI,	MR KIRTIDEV R DAVE	PRASHANTKUMAR HASMUKHBHAI RACHCHH,	MR BH KHER
7215	MCA/1325/2018	18/04/2019	BINALBEN W/O KETANKUMAR NAGINBHAI PATEL,	MR MANISH J PATEL	KETANKUMAR NAGINBHAI PATEL,	MR BN LIMBACHIA
7216	MCA/1326/2018	29/11/2018	PRAJAPATI NITESHKUMAR NARANBHAI,	MR. HARDIK P BAROT	STATE OF GUJARAT,POLICE INSPECTOR (NIRAJ PATEL)	
7217	MCA/1327/2018	29/11/2018	PATEL ASHOKKUMAR VINUBHAI,	MR. HARDIK P BAROT	STATE OF GUJARAT,POLICE INSPECTOR (NIRAJ PATEL)	

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7218	MCA/1328/2018	22/04/2019	JINAL HASMUKHBHAI PATEL D/O HASMUKHBAHI DHULABHAI PATEL,	MR N R DESAI,JATIN V YADAV	HITESH DHARMABHAI PATEL,	MR. MANOJ T DANAK
7219	MCA/1329/2018	23/09/2019	HEMABEN GHANSHYAMBHAI W/O MAYURBHAI BALVANTBHAI DAVE,	MR AB GATESHANIYA	MAYURBHAI BALVANTBHAI DAVE,	(MR SANDEEP N BHATT),MS SONAL S BHATT
7220	MCA/1330/2018	18/01/2019	ASHOK RATIBHAI GOSWAMI,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	B H PARMAR,SHREEE K A PATEL	NOTICE SERVED
7221	MCA/1331/2018	26/03/2019	VIRA PARBATBHAI KODIYATAR,	MS SHUBHA B TRIPATHI	LOKRAKSHAK (CONSTABLE) RECRUITMENT GYANENDRASING IPS,RESIDENT MEDICAL OFFICER, DR. KHATRI,COMMISSIONER OF POLICE, A K SINGH,DGP BHAVAN OFFICE, SHIVANAD JHA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7222	MCA/1332/2018	03/04/2019	VAJIBEN NARANBHAI W/O UKABHAI BARAIYA,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7223	MCA/1333/2018	03/04/2019	HANSABEN HIRABHAI BARAIYA,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,THE PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7224	MCA/1334/2018	03/04/2019	BHANUBEN NARANBHAI BARAIYA,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7225	MCA/1335/2018	03/04/2019	NIMUBEN SAMABHAI PARMAR ALIAS SAMJIBHAI PARMAR,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7226	MCA/1336/2018	03/04/2019	BHANUBEN PRAVINBHAI PARMAR,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7227	MCA/1337/2018	03/04/2019	MADHUBEN RAMESHBHAI BARAIYA,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7228	MCA/1338/2018	03/04/2019	LAXMIBEN DADUBHAI SOLANKI W/O KANJIBHAI PARMAR,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7229	MCA/1339/2018	03/04/2019	VASANTIBEN AARSIBHAI PARMAR,	MS RV ACHARYA	MANAVADAR NAGAR PALIKA,PRESIDING OFFICER	NOTICE SERVED BY DS,MR MURALI N DEVNANI
7230	MCA/1340/2018	03/12/2018	KHALID BHAIJAMAL HUSEN,	THAKKAR AND PAHWA ADVOCATES	ANURADHA SAHOO,SHAILESHKUMAR MAGANBHAI DAMOR	
7231	MCA/1341/2018	03/12/2018	RAKSHIT VINODRAI DERASARI,	MR UT MISHRA	PANKAJ M BUCH OR HIS SUCCESSOR IN OFFICE,	
7232	MCA/1342/2018	04/12/2018	KURESHI ABDULRASHID HASMATALI,	MR GAURAV K MEHTA	VINOD R. RAO,MAHESHBHAI PRAJAPATI,NARENDRABHAI J PANCHAL	
7233	MCA/1343/2018	28/03/2019	PRAKASH BAIJNATH PANDEY,	MR HEMAL K ACHARYA	VIJAY NEHRA,BIREN RAVAL	NOTICE SERVED BY DS,CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
7234	MCA/1344/2018	14/10/2019	DEEPIKABEN D/O KANUBHAI PRAJAPATI W/O BHAVESH PRAJAPATI,	MR N R DESAI,JATIN V YADAV	BHAVESH RANCHODBHAI PRAJAPATI,	MR DHARMESH R PATEL
7235	MCA/1345/2018	12/03/2019	HETABEN W/O KUSHALKUMAR BHARATBHAI PATEL AND D/O CHIRAYUSHBHAI SANKARBHAI PATEL,	TORAL M RATHOD	KUSHALKUMAR BHARATBHAI PATEL,	MR.BHANUKUMAR B AGRAWAL
7236	MCA/1346/2018	01/02/2019	JAGDISHBAHI MOHANBHAI RANA,	MR NILESH A PANDYA	DR J N SINGH IAS,V M RATHOD DIRECTOR,M M DHARIKAR	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7237	MCA/1347/2018	13/03/2020	TINABEN ALIAS HEER DIPAKKUMAR LOKWANI,	MR. KULDEEP D VAIDYA	DIPAKKUMAR HARESHBHAI LOKWANI,	RULE SERVED BY DS
7238	MCA/1351/2018	15/04/2019	ASHOK LAXMANBHAI PARMAR,	MR. MUKESH T MISHRA	J B SHAH,HD PATEL OR HIS SUCCESSOOR IN OFFICE	GOVERNMENT PLEADER
7239	MCA/1352/2018	26/09/2019	JAGRUTIBEN W/O CHETANBHAI BANJARA AND D/O SANJAYBHAI MAGHVANI,	MR.BHASH H MANKAD	CHETAN DHIRENDRA BANJARA,	MR YN RAVANI

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7240	MCA/1353/2018	10/12/2018	SURESHBHAI MOHANBHAI PATEL,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M PATEL,B R ICECREAMWALA,R M PATEL CEO ANDSE OAND M,V R TALAVIA DGM HR,KUM HB CHAUDHARY DGM IR	
7241	MCA/1354/2018	10/12/2018	NIRAV NARENDRABHAI KATARIA S/O NARENDRABHAI MAGANLAL KATARIA,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M PATEL,B R ICECREAMWALA,R M PATEL,V R TALAVIA DGM (HR),KUM H B CHAUDHARY DGM (HR)	
7242	MCA/1355/2018	10/12/2018	NILESH GULABBHAI PATEL,	RAHUL SHARMA	ARDRA AGARWAL IAS,DR. SHASHANK M. PATEL,B R ICECREAMWALA,R M PATEL,V R TALAVIA,H B CHAUDHARY	
7243	MCA/1356/2018	10/12/2018	PRABHATKUMAR SHIVNANDAN SINGH GAUTAM,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M PATEL,B R ICECREAMWALA,R M PATEL CEO ANDSE OAND M,V R TALAVIA DGM HR,KUM HB CHAUDHARY DGM IR	
7244	MCA/1357/2018	10/12/2018	BHARATKUMAR RANCHHODBHAI PATEL,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M. PATEL,B. R. ICECREAMWALA,R. M. PATEL,V. R. TALAVIA,H. B. CHAUDHARY	
7245	MCA/1358/2018	10/12/2018	AJEET KUMAR SON OF SHRI SUKHDEV PRASAD,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M PATEL,B R ICECREAMWALA,R M PATEL CEO ANDSE OAND M,V R TALAVIA DGM HR,KUM HB CHAUDHARY DGM IR	
7246	MCA/1359/2018	10/12/2018	MAHESHKUMAR SUKERBHAI VASAVA,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M PATEL,B R ICECREAMWALA,R M PATEL CEO ANDSE OAND M,V R TALAVIA DGM HR,KUM HB CHAUDHARY DGM IR	
7247	MCA/1360/2018	10/12/2018	NATWARBHAI ASHVINBHAI VASAVA S/O ASHVINBHAI RAIJIBHAI VASAVA,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M. PATEL, DIRECTOR,B. R. ICECREAMWALA, (A.C.E.) (C AND R),R. M. PATEL, CEO AND SE(O AND M),V.R. TALAVIA, DGM(HR),KUM. H.B. CHAUDHARY, DGM(HR)	
7248	MCA/1361/2018	10/12/2018	SOMABHAI BHOGILAL VASAVA S/O BHOGILAL VASAVA,	RAHUL SHARMA	ARDRA AGARWAL IAS, MANAGING DIRECTOR,,SHASHANK M. PATEL, DIRECTOR,B.R. ICECREAMWALA, A.C.E.(C AND R),R.M. PATEL, CEO AND SE (O AND M), SURAT (CITY) C.O.,V.R. TALAVIA, DGM(HR),H.B. CHAUDHARY, DGM(IR)	
7249	MCA/1362/2018	10/12/2018	DHARMENDRABHAI SHANKARBHAI PATEL,	RAHUL SHARMA	ARDRA AGARWAL IAS,SHASHANK M. PATEL,B. R. ICECREAMWALA,R. M. PATEL,V. R. TALAVIA,H. B. CHAUDHARY	
7250	MCA/1363/2018	05/12/2018	KAMALKUMAR BALVANTRAI VARAIYA,	MR VIMAL A PUROHIT	SMT. BHAKTI SAMAL, DEPUTY SECRETARY (MUNICIPALITY),MAHENDRA S PATEL, COMMISSIONER OF MUNICIPALITIES, ADMINISTRATION	
7251	MCA/1364/2018	07/12/2018	NILESH NARANBHAI MISTRY,	MR ANVESH V VYAS	STATE OF GUJARAT,POLICE INSPECTOR	
7252	MCA/1365/2018	29/07/2019	RASHMIKANT PRAVINBHAI SUTHAR,	MR R G DWIVEDI	ANJUBEN SHARMA,K K NIRALA,DY DIRECTOR OFFICE OF DIRECTORATE OF PENSION AND PROVIDEND FUND SHRI S.S. THAKORE,DILIPBHAI V DESAI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7253	MCA/1366/2018	29/07/2019	SANDIPBHAI RAJESHBHAI SHAH,	MR R G DWIVEDI	ANJUBEN SHARMA,K K NIRALA,DEPUTY DIRECTOR S.S.THAKORE,DILIPBHAI V DESAI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7254	MCA/1367/2018	29/07/2019	GIRISHBHAI CHIMANBHAI PATEL,	MR R G DWIVEDI	ANJUBEN SHARMA,K K NIRALA,DY DIRECTOR OFFICE OF DIRECTORATE OF PENSION AN DPROVIDNED FUND SHRI S.S.PATEL,SHAILESHBHAI R PATEL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7255	MCA/1368/2018	06/12/2018	RABARI PETHA RAMA,	MR AR THACKER	PANKAJ KUMAR IAS OR HIS SUCCESSOR IN THE OFFICE,REMYA MOHAN, IAS OR HER SUCCESSOR IN OFFICER,VELAJI OKHAJI PATEL OR HIS SUCCESSOR IN OFFICER	
7256	MCA/1369/2018	13/03/2019	SANGITABEN PUNAMBHAI SOLANKI,	MR MAHENDRA U VORA	GIRISHKUMAR NAVINCHANDRA SOLANKI,	MR VN BHAMARE,MR. SUHAIL Z SAIYED,MR VIVEK V BHAMARE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7257	MCA/1370/2018	18/07/2019	DAKSHABEN @ SARITABEN KISHORBHAI BHOJ,	MS.AKSHITABA SOLANKI	KISHORBHAI HARAJIBHAI BHOJ,	KHUSHBU H DANECHA
7258	MCA/1371/2018	06/12/2018	B R ACHARYA,	MR BHUSHAN B OZA	PANKAJKUMAR B THAKAR,KAMAL DAYANI	
7259	MCA/1372/2018	12/12/2018	BISMILLAHKHAN HASANKHAN PATHAN,	MR MA KHARADI	SANDDEP SAGLE,	
7260	MCA/1374/2018	15/04/2019	BHAGWANJI JIVANBHAI VAJA,	(MR BIPIN I MEHTA)	A. K. RAKESH AND/OR IN SUCCESSOR IN HIS OFFICE,C M PADALIYA AND OR IN SUCCESSOR IN HIS OFFICE,N K PANDYA AND/OR IN SUCCESSOR IN HIS OFFICE,R V SUVASA AND OR IN SUCCESSOR IN HIS OFFICE	NOTICE SERVED BY DS,MR HS MUNSHAW,S M KIKANI
7261	MCA/1375/2018	31/01/2019	IBRAHIM ABBASALI RAJ,	MRS. R.H. PATHAN,MR.AMIT R JOSHI	STATE OF GUJARAT,GUJARAT CIVIL SERVICES TRIBUNAL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7262	MCA/1376/2018	20/11/2019	POONAM VISHAL VIRANI D/O MUKESHBHAI GONDALOIYA,	MR MAULIK VAKHARIYA,MR.UJJAWAL P JAYSWAL	VISHAL VASHRAMBHAI VIRANI,	RULE SERVED
7263	MCA/1377/2018	23/07/2019	VINODKUMAR VASANTLAL NAGVADIA,	PARTY IN PERSON	ARVIND AGGRAWAL, IAS,SANGEETA SINGH IAS,HIMANSHU PARIKH (SECRETARY)	GOVERNMENT PLEADER,MR PREMAL R JOSHI
7264	MCA/1378/2018	02/04/2019	KRUSHNAKANT BHUDARBHAI PARMAR,	MR SP MAJMUDAR	SURESH K. LOKWANI,MANMEETSINGH NARANG	NOTICE SERVED BY DS,MR. PARTH H BHATT
7265	MCA/1379/2018	20/12/2018	BABUBHAI KALUBHAI PAGI,	UMARFARUK M KHARADI	STATE OF GUJARAT,N V PATEL,K C PARGI	NOTICE SERVED BY DS
7266	MCA/1380/2018	14/12/2018	HASMUKHBHAI FULABHAI PATEL,	MR AK CLERK	STATE OF GUJARAT,PANKAJ KUMAR (IAS)	
7267	MCA/1381/2018	19/08/2019	BHIMRAO CHAITRAM AAGATE,BAPURAM NANDUJI KHANDARE,PRAVINKUMAR DHANJIBHAI PANDUR,HASRAT MARU CHAUHAN,RAMESH HIRAMAN SURYAVANSHI	THAKKAR AND PAHWA ADVOCATES	PRADIP DAHAKE,AMIKUMAR BABUBHAI SHAH CHIEF ENGINEER	MR DIPAK R DAVE
7268	MCA/1382/2018	19/08/2019	KALAVATIBEN PRABHAKAR PATIL,TARABEN MANUBHAI GAMIT WD/O MANUBHAI GAMIT,REKHABEN NANABHAI SONVANE WD/O NANABHAI SONVANE,KUNVARBEN VIKRAMBHAI RATHOD WD/O VIKRAMBHAI RATHOD	THAKKAR AND PAHWA ADVOCATES	PRADIP DAHAKE, MANAGING DIRECTOR,,AMIKUMAR BABUBHAI SHAH CHIEF ENGINEER	MR DIPAK R DAVE
7269	MCA/1383/2018	12/12/2019	KAJALBEN W/O GIRISHKUMAR ISHWARBHAI PARMAR,	D H KANTHARIYA	PARMAR GIRISHKUMAR ISHWARBHAI,	MR KIRIT R PATEL,HITESH A MAKWANA
7270	MCA/1384/2018	06/03/2019	MOHAMMAD RAFIQ ALLARAKHA SHAIKH,	(MR RD RAVAL)	VADODARA MUNICIPAL CORORATION,AJAY BHAADU,DEPUTY MUNICIPAL COMMISSIONER(A),MILAN R HANDE(AO LEGAL),MAHIPAL GAUVUBHA ZALA(PERSONAL OFFICER)	MR NILESH A PANDYA
7271	MCA/1386/2018	28/03/2019	NAIYABEN W/O MAULIK AVASTHI,	MR BRIJESH K RAMANUJ,MR KEVAL G BRAHMBHATT (BAROT)	MAULIK PRAMODKUMAR AVASTHI,	RULE SERVED
7272	MCA/1387/2018	14/12/2018	SHANTIGHAR NARANGAR GOSWAMI,	MR. VISHAL P THAKKER	UNION OF INDIA,GAUTAM BHATACHARYA,B.P SARANGI,L.C. JOGI	
7273	MCA/1388/2018	18/12/2018	SURESHCHANDRA MANEKLAL DHOLAKIYA,	MR AR THACKER,SHIVANGA THACKER	PANKAJKUMAR IAS,	
7274	MCA/1389/2018	19/12/2018	AHMEDMIYA SAMADMIYA KURESHI,	MR K I KAZI	VIKRANT PANDEY, COLLECTOR,	
7275	MCA/1390/2018	14/12/2018	BHARAT HANSRAJ ROKAD,	MR. VISHAL P THAKKER	UNION OF INDIA,GAUTAM BHATACHARYA,B.P SARANGI,L.C. JOGIN	
7276	MCA/1391/2018	14/12/2018	ANIMESHBHAI JESHANBHAI THAKAR,	MR. VISHAL P THAKKER	UNION OF INDIA,GAUTAM BHATACHARYA,B.P SARANGI,L.C. JOGIN	

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7277	MCA/1392/2018	14/12/2018	RAHIMBHAI RASOOLBHAI MAKWANA,	MR. VISHAL P THAKKER	UNION OF INDIA,GAUTAM BHATACHARYA,B.P SARANGI,L.C. JOGIN	
7278	MCA/1394/2018	14/12/2018	VALJIBHAI KANABHAI PARMAR,	MR. VISHAL P THAKKER,MS VILAS A PURANI	UNION OF INDIA,GAUTAM BHATACHARYA,B P SARANGI,L C JOGI	
7279	MCA/1395/2018	14/12/2018	LEGAL HEIRS OF PRAFULBHAI JOBANPUTRA SHEELABEN JOBANPUTRA WD/O PRAFULBHAI JOBANPUTRA,	MR. VISHAL P THAKKER,MS VILAS A PURANI	UNION OF INDIA,GAUTAM BHATTACHARYA,B P SARANGI,L C JOGI	
7280	MCA/1396/2018	14/12/2018	GLOWTECH STEELS PRIVATE LIMITED THRU DIRECTOR HIRALAL VADHAR,HIRALAL VADHAR	MR C P CHANIYARA	PANKAJKUMAR IAS FOR STATE OF GUJARAT,RAHUL B.GUPTA, COLLECTOR, RAJKOT	
7281	MCA/1397/2018	14/12/2018	GOBARBHAI MANJIBHAI VEGAD,	MR. VISHAL P THAKKER,MS VILAS A PURANI	UNION OF INDIA,GAUTAM BHATACHARYA,B P SARANGI,L C JOGI	
7282	MCA/1398/2018	12/10/2020	AHMEDABAD SAHER JAHER BANDHKAM MAJOOR MANDAL,DIENSH HARIBHAI SHRIMALI	MR DIPAK R DAVE	S B VASAVA,K D MEHTA,C H PATEL	NOTICE SERVED BY DS
7283	MCA/1399/2018	19/02/2020	ROSHNI W/O JIGNESH DEEPAKKUMAR SONI,	MR KASHYAP R JOSHI	JIGNSH DEEPAKKUMAR SONI,	MR NILESH M SHAH
7284	MCA/1400/2018	01/07/2019	MOHAMMED FATEH MOHAMMED DAL,	MR PH PATHAK	BRAJESH KUMAR JHA,BALARAM MEENA	GOVERNMENT PLEADER
7285	MCA/1402/2018	26/03/2019	TRIVEDI JAGDISHCHANDRA NATHABHAI,	MR JAYANT P BHATT,MR JEET J BHATT	DR VINOD R RAO,M I JOSHI,ARCHANA CHAUDHARY	GOVERNMENT PLEADER,MR UM SHASTRI
7286	MCA/1403/2018	17/12/2018	SADHANA EDUCATION AND CHARITABLE TRUST THRU PRESIDENT KUSHALBHAI SURESHBHAI CHUDASMA,	MR NIRAV C SANGHAVI,MR. NIPUL H GONDALIA	DINESH SURESHBHAI PATEL,	
7287	MCA/1405/2018	15/02/2019	ASSOCIATION OF SAIL EMPLOYEES(GUJ) AHMEDABAD,GUJARAT MAZDOOR PANCHAYAT,GENERAL MAZDOOR SABHA	MR BHUSHAN B OZA	ANIL CHAUDHARY, CHAIRMAN, STEEL AUTHORITY OF INDIA LTD,AVDESH KUMAR, BRANCH MANAGER, FLAT PRODUCT AND ADMINISTRATIVE IN CHARGE STEEL AUTHORITY OF INDIA LTD	UNSERVED WANT OF TIM,NANAVATI ASSOCIATES
7288	MCA/1406/2018	24/01/2019	BHAVIKABEN(KRISHNABEN) W/O MEETBHAI PARMAR D/O VASANTBHAI BAGTHARIYA,	MR BHAVESH D HAJARE	MEETBHAI PRAVINKUMAR PARMAR,	RULE SERVED
7289	MCA/1407/2018	20/12/2018	SHANTILAL BHURABHAI PATEL,	MR VIJAY N RAVAL	H J RATHOD, SECRETARY, REVENUE DEPARTMENT (LAQ),M M GANASWA,R G HATHILA	
7290	MCA/1409/2018	20/12/2018	AMARATLAL J DAVE,	MR PH PATHAK	VISHNUBHAI MANILAL PATEL,	
7291	MCA/1410/2018	26/12/2018	KIRANHAI JASHVANTRAO KAMLE,SUNILBHAI JASHVANTSINH KAMLE	MR SP MAJMUDAR	NITINBHAI RAMESHBHAI BARIA,VADODARA MAHANAGAR SEVA SADAN,MUNCIPAL COMMISSONER,TOWN DEVELOPMENT OFFICER	,NOTICE SERVED BY DS
7292	MCA/1411/2018	12/03/2019	BHIKHABHAI PARSHOTTAMDAS THAKKAR,	AAKASH D MODI	PRADIP DAHAKE OR HIS SUCCESSOR IN OFFICE,AMITKUMAR BABUBHAI SHAH	MR DIPAK R DAVE
7293	MCA/1413/2018	28/01/2019	NIKITA DIPESH TRIVEDI,	MS SNEHA A JOSHI,MR TUSHARKUMAR R UPADHYAY	DIPESH ASHOK TRIVEDI,	
7294	MCA/1414/2018	01/02/2019	PRAVINKUMAR NANALAL TRIVEDI,	MR. VISHAL P THAKKER	JENNYBEN THUMMAR,JAYESH CHIMANLAL PATEL,PRATAPBHAI NARANBHAI RAOL	NOTICE SERVED BY DS,DS AFF.NOT FILED (N),MR HS MUNSHAW
7295	MCA/1415/2018	05/03/2019	CHAVDA NARENDRASINH BALDEVSINH,	MR. HARDIK J JANI	T Y BHATT, SECRETARY, GUJARAT PUBLIC SERVICE COMMISSION,ANJU SHARMA	NOTICE SERVED BY DS,MR PREMAL R JOSHI
7296	MCA/1418/2018	26/12/2018	DINESH MULJIBHAI PATEL,	MR DP JOSHI	J D TANNA,F Y TIMOLI,AGRAWAL,PANKAJ JOSHI,PANKAJ JOSHI	

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7297	MCA/1419/2018	26/03/2019	JAYANATIBHAI SANKARBHAI RAVAL,BABUBHAI SANABHAI RAVAT,HADIYEL SURESHBHAI KACHRABHAI,MANSURBHAI GORABHAI PARMAR,KISHNALAL PURANLAL MOCHI,BABULAL DWRKAPRASAD MOCHI,BAIJNATH JAGLIPRASAD MOCHI (KURIL)	MR KRUNAL D PANDYA	SHRI LOCHAN SEHRA OF HIS SUCCESSOR,PANKAJ KUMAR,BHAVIN R SAGAR,VIJAY NEHRA (IAS) COMMISSIONER	GOVERNMENT PLEADER,MR SATYAM Y CHHAYA
7298	MCA/1420/2018	07/01/2019	BABURAM SHIVDITOO RANA,	MR HIMANSHU C DESAI	NAVENDU PARIKH,AJAY BHADOO,VINOD R RAO,HARIBHAI S PATEL,MANISH BARDWAJ	
7299	MCA/1421/2018	07/01/2019	FRANSCIS ALBER FERNANDES,	MR HIMANSHU C DESAI	NAVENDU PARIKH,AJAY BADOO,VINOD R RAO,HARIBHAI S PATEL,MANISH BARDWAJ	
7300	MCA/1422/2018	07/01/2019	JYOTIBEN RAJESH KADAM,	MR HIMANSHU C DESAI	NAVENDU PARIKH,AJAY BHADOO,VINOD R RAO,HARIBHAI S PATEL,MANISH MARDWAJ	
7301	MCA/1423/2018	07/01/2019	HARMANBHAI MELABHAI PARMAR,	MR HIMANSHU C DESAI	NAVENDU PARIKH, EXECUTIVE ENGINEER,AJAY BHADOO, COMMISSIONER,VINOD R. RAO, COMMISSIONER OF VADODARA MUNICIPAL CORPORATION,HARIBHAI S. PATEL, THEN COMMISSIONER OF VADODARA MUNICIPAL CORPORATION,MANISH BARDWAJ, THEN COMMISSIONER OF VADODARA MUNICIPAL CORPORATION	
7302	MCA/1424/2018	07/01/2019	VARSHABEN VISHVASRAO SALVI,	MR HIMANSHU C DESAI	NAVENDU PARIKH,AJAY BHADOO,VINOD R RAO,HARIBHAI S PATEL,MANISH BARDWAJ	
7303	MCA/1425/2018	21/01/2019	ASHOKBHAI KANTIBHAI GHINAIYA,	MR DHARMESH V SHAH	NIRLIPT RAI,NANJIBHAI ARJANBHAI VAGHELA	
7304	MCA/1426/2018	30/09/2019	PAYALBEN ALIAS PRITIBEN PRASHANTBHAI OZA D/O LAKSHMIBHAI ALIAS LAXMANBHAI CHONANI,	MR MRUGEN K PUROHIT	PRASHANT JAYKAR OZA,	HL PATEL ADVOCATES
7305	MCA/1427/2018	26/02/2019	VARSHABEN DINESHBAHI HINGORIYA D/O DHIRAJLAL BABUBHAI SIMARIAYA,	MR HIREN P VYAS,MS SEJAL H VYAS	DINESHBHAI RAMESHBHAI HINGORIYA,	RULE SERVED
7306	MCA/1428/2018	03/04/2019	BHUMIKA HEMANSHUBHAI RUKADIYA,	MR HARSHIL C DATTANI	HEMANSHU HARSHAD RUKADIYA,	MR SAMIR AFZAL KHAN
7307	MCA/1430/2018	16/04/2019	FIROZBHAI NOORMAMD BLOCH,	NABIL O BLOCH	DHIRAJ MITTAL THE DEPUTY CONSERVATOR FOREST,BIMALKUMAR NIRANJANBHAI BHATT	GOVERNMENT PLEADER
7308	MCA/1431/2018	09/10/2019	THAKER NANDINIBEN D/O MAHESH W/O RAVAL HIRENKUMAR HASMUKHLAL,	HCLS COMMITTEE,MS URMILA N DESAI	RAVAL HIRENKUMAR HASMUKHLAL,	RULE SERVED
7309	MCA/1432/2018	29/07/2019	RAMABEN NARABHERAMBHAI PARMAR,	MR NEERAJ J VASU	KAMLESHBHAI AMBALAL PATEL,STATE OF GUJARAT,P.N. RAOL	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7310	MCA/1433/2018	07/01/2019	SHANTILAL SOMABHAI KHALASI,BALUBHAI DULLABHBHAI KHALASI,MOHANBHAI RANCHHODBHAI KHALASI,MOHANBHAI DHAYABHAI TANDEL	MR SP MAJMUDAR	M D MODIYA,	
7311	MCA/1434/2018	07/01/2019	SHARMISTHABEN WD/O PRAVINBHAI BAVARIYA,	MR MA PAREKH	AASHISHKUMAR, DISTRICT DEVELOPMENT OFFICER (DDO),MAHESHBHAI NAKIYA, TALUKA DEVELOPMENT OFFICER (TDO)	
7312	MCA/1435/2018	09/04/2019	ISUBBHAI NANUBHAI KHOKHAR,	MR SAMIR B GOHIL	S B VASAVA, THE SECRETARY, ROADS AND BUILDINGS DEPARTMENT,Y. M. CHAVDA, SUPERINTENDING ENGINEER,K. D. RATHOD, EXECUTIVE ENGINEER,ANIL D. MUKIM	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7313	MCA/1436/2018	08/07/2019	DHIRUBHA KATHUBHA VAGHELA,	MR HARSHEEL D SHUKLA	G. K. SINHA, PRINCIPAL CHIEF CONSERVATOR OF FORESTS,R. SENTHILKUMAR, DEPUTY CONSERVATOR OF FORESTS,J. D. KHER, RANGE FOREST OFFICER	NOTICE SERVED BY DS
7314	MCA/1/2019	08/01/2019	PATEL USHMABEN W/O NAIMESHKUMAR PATEL,	MR ANVESH V VYAS, (PARESHKUMAR A SUTHAR)	R. K. VALA,	

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7315	MCA/2/2019	05/02/2019	RAMESHCHANDRA NATWARLAL DALAL THROUGH PARAG RAMESHCHANDRA DALAL,	MR VIRAL M PANDYA	SECRETARY EDUCATION DEPARTMENT,DIRECTOR OF PRIMARY EDUCATION,DISTRICT PRIMARY EDUCATION OFFICER,DISTRICT DEVELOPMENT OFFICER,DISTRICT PRIMARY EDUCATION OFFICER	GOVERNMENT PLEADER,MR MANISH J PATEL
7316	MCA/3/2019	28/02/2019	NEHLIBHAI CHANDRAKANTBHAI MEHTA,	MR ANVESH V VYAS	SHARAD SHINGAL,K C RATHWA	GOVERNMENT PLEADER
7317	MCA/4/2019	11/01/2019	SHAYARABEN YUSUFBHAI GAJIYANI,	MR ANVESH V VYAS	IN CHARGE OF POLICE INSPECTOR, K. N. RAMANUJ,	
7318	MCA/5/2019	12/06/2019	SHAILESH RAMANLAL DODIA,	MR RAJESH P MANKAD	L. P. PADALIA, IAS,S K PRAJAPATI, IAS	GOVERNMENT PLEADER
7319	MCA/6/2019	08/01/2019	BACHUBHAI PATABHAI,SAVITABEN MADHUBHAI,MANUBHAI MANGABHAI,KANCHANBEN SURESHBHAI,KAMUBEN DHIRUBHAI,MADHUBEN BABUBHAI,VINODBHAI BIJALBHAI,JENTIBHAI ARJANBHAI,LAXMIBEN BABUBHAI,NATUBHAI SHAMJIBHAI,VIRENBHAI PRAVINBHAI,RAJUBHAI RAMESHCHANDRA,BHAGIRATHSINH R. VALA,SHARDABEN KALUBHAI,DIPAKBHAI MANGALBHAI,BALVANTBHAI CHAKURBHAI,DINABEN SHASHIKANTBHAI,NIRUBEN DUDABHAI,SONDABHAI AATUBHAI,MANGABHAI SONDABHAI,CHANDRUBHAI NANJIBHAI,HITESHBHAI KARSHANBHAI,KANCHANBEN SHANTILAL,VIJAYBHAI RUDABHAI,MITABEN RAMNIKLAL,NILESHBHAI VASHRAMBHAI	MR DIVYESH SEJPAL	PUNAMCHAND PARMAR,HIMMATBHAI F. PATEL	
7320	MCA/7/2019	24/06/2019	JAGATSINH MANGALSINH PARMAR,	MR BHARAT T RAO	PANKAJ KUMAR IAS, THE SECRETARY TO THE GOVT. OF GUJARAT,UDIT AGRAWAL, IAS	NOTICE SERVED
7321	MCA/8/2019	07/01/2019	DINESHBHAI KESHAJI PRAJAPATI,	MR. NISHIT P GANDHI	POLICE INSPECTOR,	
7322	MCA/9/2019	07/01/2019	NARENDRABHARTI DHANBHARTI GOSWAMI,	MR JAYPRAKASH UMOT,MR. KARAN H VAKIL	GAURAV A. PATEL,	
7323	MCA/10/2019	06/12/2019	AMRUTA DARSHITBHAI ACHARYA,	HCLS COMMITTEE,MS. SHIVANGI M RANA	DARSHITBHAI DINKARBHAI ACHARYA,	MR HARSHIL C DATTANI
7324	MCA/11/2019	16/04/2019	SHAIKH TASNIMUDDIN ILMUDDIN,	PARTY IN PERSON	PRADEEP SRIVASTAVA,	MS NALINI S LODHA
7325	MCA/12/2019	09/01/2019	SIDIK OSMAN GADH,	MR UT MISHRA	G K SINHA OR HIS SUCCESSOR IN OFFICE,C C UMRETHIYA	
7326	MCA/15/2019	25/02/2019	P S MODI (PRAVINCHANDRA SUMANLAL MODI),	MR SP HASURKAR	M K JADAV, SECRETARY, REPRESENTING STATE OF GUJARAT,S.S.RATHOD, CHAIRMAN AND MANAGING DIRECTOR,	(MR NIRZAR S DESAI)
7327	MCA/16/2019	09/01/2019	VAISHALI WIDOW OF AMIT PRAVINCHANDRA KAPASIAWALA,	MR NM KAPADIA	R. F. CHAUDHARY,	
7328	MCA/17/2019	18/03/2019	GUJARAT PANI PURVATHA ANE GUTTER VYAVASTHA BOARD KARMACHARI/ADHIKARI MANDAL,DHARMESHBHAI HARSHADRAI BHATT	MR NAVALDAN R LANGA	JAGDISH PRASHAD GUPTA,ARVIND AGRAWAL (IAS),TUSHAR DHOLAKIA, IAS,NIRAV P SOLANKI,BIJALKUMAR ARJANBHAI MARU,ARVINDBHAI SHANKARBHAI RATHVA,BHARATBHAI B PATEL,NILESH M PATEL	NOTICE SERVED BY DS,MR HS MUNSHAW

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
7329	MCA/18/2019	18/03/2019	CHETANKUMAR KISHORBHAI GADHVI,DINESHBHAI CHHANABHAI PATEL,RAMUBHAI REVABHAI BHARVAD,RAMESHBHAI SHANABHAI VALAND,PITAMBARBHAI DANABHAI CHHASIYA,KHODABHAI NARANBHAI BHANGI,BALDEVJI MANGAJI KHANT,VINODBHAI PRABHUBHAI NAI,RAMBHAI CHANABHAI BHANGI,JETHABHAI AMARBHAI BHANGI,HUMAYU GULAMRASUL SHEKH,BALDEVJI BECHARJI PARMAR,LALBHAI MAFABHAI BHANGI,PARIMAL SHANKALAL PANDIYA,HITENDRABHAI ANANDPRASHAD RAO,MANHARSINH FATESINH CHAUHAN,RAMESHBHAI NAROTAMDAS SUKHANADI,BHAGIRATHBHAI DASHRATHBHAI BRAHMBHATT,YOGESHKUMAR AMARSING RAJPUT,SOMABHAI KALUBHAI MAHERIYA,RAVIRAJSINH RANJITSINH VAGHELA,AMBARAM CHATURBHAI RAVAL,CHATUR DANABHAI VEGDA,JAYSHREE BHAGVANDAS PANCHAL,GHANSHYAMBHAI JETHABHAI PARMAR,PARESHKUMAR JAYDEVBHAI BRAHMBHATT,PARAKRAMSINH SAJUBHAI ZALA,BALDEVSINH BHUPATSINH RANA,PRABHUBHAI HARJIBHAI GALTHARA,MADHUBHAI NARUBHAI PARMAR,MERAMBHAI RUPABHAI KALIYA,HEMUBHAI RAMJIBHAI HANDA,VIRAMBHAI DESHALBHAI BORANA,KALUBHAI TRIKAMBHAI PANDIYANI,BHURABHAI LAKHAMANBHAI VAGHELA,JITENDRASINH MAHENDRASINH ZALA,MAHENDRASINH KASALSINH ZALA,CHETANBHAI VITHALBHAI CHHATROLA,ANIRUDHSINH MAHENDRASINH VAGHELA,PRAVINBHAI NARANBHAI SAKARIYA,KHUMANSANG MERUBHAI GOHIL,KALUBHAI MANJIBHAI MAKWANA,THAKARSHIBHAI SUBJIBHAI VANALIYA,GHANSHYAMBHAI NATHABHAI BAVALIYA,GHANSHYAMBHAI ZAVERBHAI VANALIYA,HANSRAJSINH GHANSHYAMSINH ZALA,ODHAVBHAI HANJIBHAI SANGANI,BHUPATBHAI PITAMBARBHAI,PARSHOTTAMBHAI BHAGWANBHAI KALIYA,PRABHUBHAI MATHURBHAI MENIYA,RANJITSINH MANUBHA ZALA,PREMJIBHAI JANABHAI GORAIYA,SAVJIBHAI CHATURBHAI GOHIL,AMBARAMBHAI MERABHAI NAYAK,NANUBHAI GOKAL SABHAD,NARSHIBHAI JESHINGBHAI MENIYA,NARESHBHAI GOPALBHAI GOLANI,KISHORSINH SUKHDEVSINH ZALA,MERUBHAI BABUBHAI PARMAR,KANTIBHAI PUNJABHAI MAKWANA,SURABHAI BHANUBHAI BHARVAD,DILIPSINH RAMUBHA ZALA,KARSHANBHAI MANJIBHAI MAKWANA,ANIRUDHSINH MANUBHA ZALA,BHARATBHAI LALJIBHAI MAKWANA,JUGABHAI NARSHIBHAI,RAGHUBHAI DHARMASHIBHAI ZARMARIYA,GHANSHYAMBHAI DHARMASHIBHAI ZARMARIYA,RANABHAI MERUBHAI PADHERIYA,PARMAR HARIBHAI KUERBHAI,VASHRAMBHAI POPATBHAI MORI,FATABHAI AMARSHIBHAI SOLANKI,VASHRAMBHAI RAJABHAI MERIYA,JITENDRASINH CHANDRASINH ZALA,MAHESHBHAI GOVINDBHAI BANDHANIYA,UKABHAI JETHABHAI SOLANKI,BHARATBHAI DHIRUBHAI PARMAR,JUVANSANG JASUBHAI PARMAR,DASRATH AMARSHI MAKWANA,JAYANTILAL MAVJI CHAUHAN,DURGASHANKAR GANGARAM JOSHI,KALU KAMJI PARGI,AMAD NURMAMAD HALA,AMAD NURMAMAD HALA,TEJUBHA DHIRUBHA JADEJA,BHANUBHA MODJI JADEJA,GOVIND KANA VALAND,LAKHA BHURA PARMAR,HABIB KARIM HALA,NARSHIGAR BHIKHUGAR GUSAI,ASHOK SAVA KOLI,HAJIKHAN ABIBKHAN PATHAN,UMAR OSMAN HAJAM,DEKA LOAXMAN CHHANGA,SHAMJI DHANJI VARCHAND,KIRIT NARAN AHIR	MS REENA M KAMANI	JAGDISH PRASAD GUPTA,TUSHAR H DHOLKIA,NIRAV P SOLANKI,BIJALKUMAR ARJANBHAI MARU,ARVINDBHAI SHANKARBHAI RATHVA,BHARTIBEN MSITRY	NOTICE SERVED BY DS,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7330	MCA/19/2019	25/09/2019	THAKOR JUMABEN MITESHKUMAR D/O OF THAKOR SHIVAJI MAGANJI,	KAASH K THAKKAR	THAKOR MITESHKUMAR DILIPSINH,	MR. NISHIT P GANDHI
7331	MCA/20/2019	28/01/2019	RAVALJOGI VIRENDRANATH SUNDARNATH,	MR KRUNAL D PANDYA	RAJIV KUMAR GUPTA (IAS), THE SECRETARY OR HIS SUCCESSOR,G. K. SINHA (IAS),DHIRAJ MITTAL,B N BHATT	,NOTICE SERVED BY DS
7332	MCA/21/2019	14/10/2019	RUTVA JITENDRA PATEL,	MS. SHIVANGI M RANA,PAULOMEE M MEHTA	JAY DILIPKUMAR PATEL,	DR. KHUSHBU P VYAS
7333	MCA/22/2019	23/10/2019	SUKHVINDERKAUR PALWINDARSINGH BHARADWAJ,	MR. VISHAL P THAKKER,MS VILAS A PURANI	PALWINDARSINGH GAREEBSINGH BARADWAJ,	RULE SERVED,DS AFF.NOT FILED (R)
7334	MCA/23/2019	07/05/2019	RATHOD VIJAYBHAI MERUBHAI S/O MERUBHAI RATHOD,	HIMANSHI R BALODI,MS NAMRATA R MULCHANDANI	ANJU S SHARMA,MAHESHBHAI ISHWARBHAI JOSHI,MAYURBHAI PAREKH	GOVERNMENT PLEADER,MR HS MUNSHAW
7335	MCA/24/2019	05/03/2019	GUJARAT FOREST PRODUCES GATHERERS AND FOREST WORKERS UNION,	MR KRUNAL D PANDYA	ARVIND AGRAVAL,KULDEEP GOHIL,S J PANDIT OR HIS SUCCESSOR	GOVERNMENT PLEADER
7336	MCA/25/2019	19/06/2019	M/S RUCHI SOYA INDUSTRIES LIMITED THROU AUTHORIZED SIGNATORY,	MR DIPAN DESAI	B JEYANTH MALAIYANDI,H. M. MEENA	(MR NIRZAR S DESAI)
7337	MCA/26/2019	19/06/2019	RUCHI WORLDWIDE LIMITED, THROU AUTHORISED SIGNATORY, SANDESH PUNDLIK SANGURDEKAR,	MR DIPAN DESAI	B. JEYANTH MALAIYANDI,H. M. MEENA	(MR NIRZAR S DESAI)
7338	MCA/27/2019	08/04/2019	AMRUTLAL SHANKARLAL SUTHAR,	HCLS COMMITTEE,MR.VINOD C THAKER	S A PATEL, DY. GENERAL MANAGER (HR) AND IN CHARGE GENERAL MANAGER,	NOTICE SERVED
7339	MCA/28/2019	11/01/2019	ALKESH LAXMANBHAI PATEL,NIKITA ALKESHBHAI PATEL,AMIT LAXMANBHAI PATEL,NANDINI AMIT PATEL,LAXMANBHAI PRABHUDAS PATEL	MR SP MAJMUDAR	VISHNUBHAI RANCHHODBHGAI PATEL, MAMLATDAR (KALOL),NARENDRABHAI A. RAO, CIRCLE OFFICER(KALOL)	
7340	MCA/29/2019	25/03/2019	DHARMESHGIRI BALVANTGIRI GOSWAMI,	(MS SADHANA SAGAR),Ms DIPIKA P BAJPAI	STATE OF GUJARAT,H.D. PARMAR, DEPUTY SECRETARY,A.G DODIYA	,MS SEJAL K MANDAVIA
7341	MCA/30/2019	06/05/2019	URMILABEN VITHALBHAI PATEL,	MR KRUNAL D PANDYA,HCLS COMMITTEE	JAGADIP NARAYAN SINGH IAS,S.B. VASAVA, SECRETARY,S.K. LANGA IAS COLLECTOR,	,NOTICE SERVED BY DS
7342	MCA/31/2019	08/07/2019	CHAMANJI HEDUJI THAKOR,	SAN ASSOCIATES LLP	M K JADAV,DIRECTOR OF PENSION AND PROVIDEND FUND,RAJNIKANT N NINAMA	GOVERNMENT PLEADER
7343	MCA/32/2019	08/07/2019	GALABJI NAVAJI THAKOR,	SAN ASSOCIATES LLP	M K JADAV,DIRECTOR OF PENSION AND PROVIDEND FUND,RAJNIKANT N NINAMA	GOVERNMENT PLEADER
7344	MCA/33/2019	17/06/2019	SARDARSINH MAFATSINH RATHOD,	MR KB PUJARA	ANJU SHARMA, SECRETARY, HIGHER EDUCATION DEPARTMENT,LALIT P PADALIYA,CHANDRASHEKHARSINH AJITSINH DABHI,PADMANABHSINH AJITSINH DABHI,DIWANSINH B VANAR	NOTICE SERVED BY DS,MR BAIJU JOSHI
7345	MCA/35/2019	18/01/2019	DANABHAI DHUDABHAI PATEL,	MALAV M MULANI,MANSI M MULANI	STATE OF GUJARAT,DIRECTOR SUPERINTENDENT OF POLICE,H. I. BHATI	
7346	MCA/36/2019	08/07/2019	MATHURBHAI KARSANBHAI GALDHARIA,	MR JIGAR D DAVE	SHRI AMRENDRAKUMAR RAKESH,RATILAL BABULAL VISANI,BHARATBHAI MANSINGBHAI PARMAR SARPANCH,SHRI VARUNKUMAR BASANWAL	,NOTICE SERVED BY DS,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR HS MUNSHAW
7347	MCA/37/2019	01/04/2019	SUBEKHAN BASIRKHAN PATHAN,	MR NK MAJMUDAR	STATE OF GUJARAT,ADDITONAL CHIEF SECRETARY ANIL MUKIM	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7348	MCA/39/2019	11/03/2019	RAJENDRASINH BHAGWATSINH JADEJA,	MR TR MISHRA	PANKAJ M BUCH,	NOTICE SERVED BY DS

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7349	MCA/40/2019	13/03/2019	SAHDEV M ABHYANKAR,	AAKASH D MODI	PRADIP DHAKE OR HIS SUCCESSOR IN OFFICE MANAGING DIRECTOR GUJARAT STATE ELECTRICTIY CORP LTD,AMITKUMAR BABUBHAI SHAH	NOTICE SERVED BY DS,MR DIPAK R DAVE
7350	MCA/41/2019	13/03/2019	SURESH YADAV CHAUDHARY,	AAKASH D MODI	PRADIP DHAKE OR HIS SUCCESSOR IN OFFICE MANAGING DIRECTOR GUJARAT STATE ELECTRICTIY CORP LTD,AMITKUMAR BABUBHAI SHAH	,MR DIPAK R DAVE
7351	MCA/42/2019	13/03/2019	ROOPSING L GAMIT,		PRADIP DHAKE OR HIS SUCCESSOR IN OFFICE MANAGING DIRECTOR GUJARAT STATE ELECTRICTIY CORP LTD,AMITKUMAR BABUBHAI SHAH	,MR DIPAK R DAVE
7352	MCA/43/2019	13/03/2019	HUMAYUKHAN B PATHAN,	AAKASH D MODI	PRADIP DHAKE OR HIS SUCCESSOR IN OFFICE MANAGING DIRECTOR GUJARAT STATE ELECTRICTIY CORP LTD,AMITKUMAR BABUBHAI SHAH	NOTICE SERVED BY DS,MR DIPAK R DAVE
7353	MCA/44/2019	27/06/2019	POOJA WIFE OF JAYKISHAN PATADIYA AN D/O OF PRAKASHBAHI BHAVANJIBHAI PARMAR,	MR SHIVANG M SHAH	JAYKISHAN JAYANTBHAI PATADIYA,	MR JV JAPEE
7354	MCA/46/2019	24/01/2019	MOINUDDIN GULAMUDDIN BADSHAH,	O I PATHAN	STATE OF GUJARAT,G L PATIL SIR,RIMA MUNSHI,JORAVARKHAN JAMILKHAN PATHAN,ALLAHRAKHA KALUBHAI SHAIKH,AKBARHUSSAIN BASIRUDDIN SHAIKH,SABBIR GULAMHUSSAIN MALEK,NOTARY DEVAN K. VYAS	
7355	MCA/47/2019	22/01/2019	DEVIBEN RAJENDRA BHATT,MANAN RAJENDRA BHATT,NIDHI RAJENDRA BHATT	MR NV GANDHI	MUKESH KUMAR, CHIEF EXECUTIVE OFFICER AND VICE CHAIRMAN,M D PARMAR	
7356	MCA/48/2019	08/07/2019	NAVINBAHI RAMANBHAI AMIN,	MR HS MUNSHAW,RUSHABH H MUNSHAW	RAMESH CHAND MEENA,RANJIT KUMAR J.,S.S. THAKARE	GOVERNMENT PLEADER
7357	MCA/49/2019	28/08/2019	CHANDRIKABEN D/O MULJIBHAI PRAJAPATI AND W/O ATMARAMBHAI PRAJAPATI,	MS CHETNABEN JOSHI,HCLS COMMITTEE	STATE OF GUJARAT,AATMARAM GORDHANBHAI PRAJAPATI	GOVERNMENT PLEADER,MS ANSUYA K MAKWANA,SANJAYKUMAR K MAKWANA
7358	MCA/50/2019	12/07/2019	MUKESHBAHI BHAILALBHA PATEL,	(MR NIRAL R MEHTA)	MANISHABEN D/O NARANBHAI PREMJIBHAI PATEL,	MS MEENA VYAS
7359	MCA/51/2019	23/01/2019	HASMUKHBHAI HIRALAL PATEL,	MR DILIP B RANA	SUNILBHAI P CHAUDHERY,	
7360	MCA/53/2019	09/04/2019	BHIKHABHAI CHHOTABHAI PATEL,	MR PH PATHAK	MANOJ SOLANKI,	MR KEYUR A VYAS
7361	MCA/55/2019	30/04/2019	M/S SANCHETI COSNTRUCTION,	MS HETVI H SANCHETI	STATE OF GUJARAT,RAVINDRA KUMAR, COMMISSIONER OF INCOME TAX,PRINCE KUMAR , MANAGER, SYNDICATE BANK	NOTICE SERVED,(MRS MAUNA M BHATT),MR PUNIT B JUNEJA
7362	MCA/56/2019	02/12/2019	KRUPABEN BHARGAVPURI GOSAI,	MS G R VIJAYALAKSHMI	BHARGAVPURI HEMPURI GOSAI,	(MR MAULIK J SHELAT)
7363	MCA/58/2019	04/02/2019	HARIBHAI VALJIBHAI KHUNT,	MR. MANOJ T DANAK	K.M.GADHAVI,	
7364	MCA/60/2019	27/02/2019	ABDULKAYUM IBRAHIMBHAI KATARIYA,	NABIL O BLOCH	RAJENDRAKUMAR K OZA,KARANSINH D GOHIL	
7365	MCA/61/2019	02/12/2019	PRAGNABEN ISHWARGIRI GOSWAMI,	DR. KHUSHBU P VYAS	NITESHGIRI JAYDEVGIRI GOSWAMI,	NOTICE SERVED
7366	MCA/62/2019	25/01/2019	CHINTAN ASHOKKUMAR BAROT,	MR AJAY L PANDAV	STATE OF GUJARAT,THE POLICE OFFICE	
7367	MCA/63/2019	25/01/2019	MASUDAMED ABDULKARIM SAIYED,	MR SALIM M SAIYED	SHIVANAND JHA,USHA RADA	
7368	MCA/65/2019	29/01/2019	MEHBOOBBHAI IBRAHIMBHAI JUNEJA,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	

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7369	MCA/66/2019	29/01/2019	NATHABHAI SHAMJIBHAI KOLI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7370	MCA/67/2019	29/01/2019	KANABHAI RAMABHAI MAKWANA,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7371	MCA/68/2019	29/01/2019	KISHORBHAI BHAGWANDAS KUBAWAT,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7372	MCA/69/2019	29/01/2019	MANILAL KANJIBHAI CHAUHAN,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7373	MCA/70/2019	29/01/2019	MANSUKHBHAI JIVABHAI PARMAR,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7374	MCA/71/2019	29/01/2019	BHIMJIBHAI HARJIBHAI BHARWAD,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7375	MCA/72/2019	29/01/2019	VIRAMBHAI HARJIBHAI MUDHVA THROUGH ARVINDBHAI SHUKHABHAI SOLANKI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7376	MCA/73/2019	29/01/2019	GOKALBHAI SAVSIBHAI SOLANKI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7377	MCA/74/2019	29/01/2019	IMBRAHIMBHAI HUSENBHAI JUNEJA @ RADIOWALA,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7378	MCA/75/2019	29/01/2019	KESHUBHAI LAKHABHAI KOLI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7379	MCA/76/2019	29/01/2019	BHUPATBHAI TRIBHOVANBHAI KANDOI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7380	MCA/77/2019	29/01/2019	SUKHABHAI MOHANBHAI DEVIPUJAK,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7381	MCA/78/2019	29/01/2019	CHIRAGBHAI RASIKBHAI LOTIYA,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7382	MCA/79/2019	29/01/2019	JAGDISHBHAI JIVABHAI PARMAR,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7383	MCA/80/2019	29/01/2019	DILIPBHAI KESHUBHAI GOHEL,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7384	MCA/81/2019	29/01/2019	DHIRAJLAL KALYANDAS BAVAJI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	
7385	MCA/82/2019	29/01/2019	MANSUKHBHAI PITAMBARBHAI DARJI,	Ms. DIXA U PANDYA	STATE OF GUJARAT,PINTUBHAI LAVJIBHAI DHANKECHA,COLLECTOR, RAJKOT,DISTRICT DEVELOPMENT OFFICER	

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7386	MCA/83/2019	13/03/2019	SAMA JUSUB UMAR,	MR TR MISHRA	M S PATEL OR HIS SUCCESSOR IN OFFICE,A.B.GADHAVI OR HIS SUCCESSOR IN OFFICE,S.S.THAKARE OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR RC KAKKAD,HARSHESH R KAKKAD
7387	MCA/84/2019	01/04/2019	PRAJAPATI GIRISHKUMAR MOGHAJIBHAI,	MR Y J PATEL	COMMISSIONER SHREE J D DESAI,DIRECTOR OF PRIMARY EDUCATION JOSHI MAHESHBHAI ISWARBHAI,DISTRICT EDUCATION OFFICER SANJAYKUMAR K.VYAS,DISTRICT PRIMARY EDUCATION OFFICER SHREE MITABEN A.GADHAVI	GOVERNMENT PLEADER,NOTICE SERVED,MR MANISH J PATEL
7388	MCA/85/2019	30/01/2019	BHURAJI RUPSI SOLANKI,	MR.KISHORE PRAJAPATI	MUNIR VORA,SHRI NIRAVBHAI SOLANKI,SHRI MADHUSUDAN D.THAKKAR	
7389	MCA/86/2019	20/09/2019	KINJALBEN W/O OF PRITISH DILIPBHAI PANDYA D/O BHANUPRASAD SHIVSHANKAR GOR,	MR RATHIN P RAVAL	PRITISH DILIPBHAI PANDYA,	MR VIRAL J DAVE
7390	MCA/87/2019	31/01/2019	RAJESH GANESH JHA,	MR RITURAJ M MEENA,MS. NIYATI K JUTHANI	NILESH JADEJA,M G CHAUHAN	
7391	MCA/89/2019	28/08/2019	HEMAL PRATIK MODI D/O NAVINCHANDRA MODI,	MR VIJAL P DESAI,MS ISHITA V DESAI	PRATIK RAJENDRAKUMAR MODI,	MR BHUNESH C RUPERA
7392	MCA/90/2019	21/06/2019	MANBHUPINDER SINGH ATWAL S/O BARINDRA SINGH ATWAL,	MR.PARTH CONTRACTOR	NEERAJ KUMARPAL SHAH,KAMAL SEVARAM JADHWANI,DINESH SHIVANNA,C2R PROJECTS LLP	MR HIMANSHU C DESAI,MR. MN MARFATIA,P M BUCH,G H VIRK
7393	MCA/91/2019	22/04/2019	JAYANTIBHAI VENABHAI PATEL,	MR NIRAV R MISHRA	RUPWANT SINGH,JAYANTIBHAI M. PATEL	NOTICE SERVED BY DS
7394	MCA/92/2019	04/02/2019	MANJIBHAI KESHRABHAI ANJANA,UMEDBHAI KESHRABHAI ANJANA	MR SP MAJMUDAR	MANILAL CHAGANHAI BRAHMAN,KANTILAL CHAGANLAL BRAHMAN	
7395	MCA/93/2019	31/01/2019	KHIMA KARABHAI KODIYATAR,	MS NAMRATA HARISHBHAI CHAUHAN	STATE OF GUJARAT,MUKESHBHAI VIRJIBHAI MEWADA,POLICE SUB INSPECTOR,REGIONAL TRANSPORT OFFICER	
7396	MCA/94/2019	31/01/2019	M/S. KAMLESH TRADING CO. THRU. PROPRIETOR KAMESHKUMAR MUTURAM JAIN,	MR SANJAY R GUPTA,TIRTH NAYAK	DILIP BAJRANGLAL BANSAL,ANAND BAJRANGLAL BANSAL	
7397	MCA/95/2019	25/09/2019	MEGHABEN NILAPBHAI SHAH D/O KISHORBHAI RASIKLAL SHAH,	MR AB GATESHANIYA	NILAPBHAI BHUPENRABHAI SHAH,	NOTICE SERVED BY DS
7398	MCA/96/2019	18/12/2019	MADHAVI W/O PRAKASH PARSHOTTAMBHAI POLARA D/O MANUBHAI RAMJIBHAI GOHIL,	MR ANVESH V VYAS, (PARESHKUMAR A SUTHAR)	PRAKASH PARSHOTTAMBHAI POLARA,	RULE NOT RECD BACK,DS AFF.NOT FILED (R)
7399	MCA/97/2019	03/10/2019	RUPALBEN W/O RAJNIKANT ROHIT D/O BHUPENDRABHAI CHHAGANBHAI SNEHI,	MR. MAULIK M SONI	RAJANIKANT KHUSHALBHAI ROHIT,	VASIMRAJA A KURESHI
7400	MCA/99/2019	13/08/2019	MOHANKUMAR VARDHAJI PURABIA,	MR DIPAN DESAI	DALSUKHBHAI SHAMALBHAI GANDHI SINCE EXPIRED THROUGH LHR RAMESHCHANDRA BABALDAS GANDHI,PARIN ATULKUMAR PATEL	SUDHANSHU A JHA
7401	MCA/100/2019	06/02/2019	PATEL MANHARLAL LAKHABHAI,	PARTY IN PERSON	PATEL JAYANTIBHAI RANCHHODBHAI AND 7 OTHERS,	
7402	MCA/101/2019	06/02/2019	KURESHI AARIFKHA RASULKHA,	MR BHAVESH B SARODE	STATE OF GUJARAT,MAYURBHAI GANPATBHAI CHAUHAN,NILESH JAJADIYA	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
7403	MCA/102/2019	18/06/2019	DAYABEN DEVJIBHAI VALA,	MR UT MISHRA	PANKAJBHAI M BUCH OR HIS SUCCESSOR IN OFFICE,	NOTICE SERVED
7404	MCA/103/2019	06/02/2019	PADMA ROLLER FLOUR MILL,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	
7405	MCA/104/2019	07/02/2019	RAYSINGBHAI SABURBHAI PATEL,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	UDIT AGRAWAL OR HIS SUCCESOR,	
7406	MCA/105/2019	07/02/2019	RAMANLAL CHHOTALAL GOHIL,	PRABHATSINH J PARMAR,ANKIT V MEKVAN,SHRUTI G PASI	CONTROLLING AUTHORITY, UNDER THE PAYMENT OF GRATUITY ACT 1972,RAMESHCHANDRA KESHAVCHANDRA PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7407	MCA/106/2019	28/02/2019	SABURBHAI NANJIBHAI RATHOD,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	UDIT AGRAWAL OR HIS SUCCESOR,	NOTICE NOT RECD BACK
7408	MCA/107/2019	05/03/2019	URMI TRENCHLESS TECHNOLOGY PVT LTD THRO AUTHORIZED PERSON DIPEN SHANTILAL KAVA,DIPEN SHANTILAL KAVA	MR ISHAN MIHIR PATEL	SURAT MUNICIPAL CORPORATION,THE EXECUTIVE ENGINEER	
7409	MCA/108/2019	08/02/2019	ARJUNBHAI KALUBHAI BARIA,	MR UM SHASTRI	USHA RADA,M. V. BHAGODA	
7410	MCA/110/2019	06/02/2019	SARVOTTAM ENTERPRISE,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	
7411	MCA/111/2019	06/02/2019	BHAGVATI FLOUR MILLING PVT LTD,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	
7412	MCA/112/2019	06/02/2019	JANANI INDUSTRIES PVT. LTD.,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	
7413	MCA/113/2019	06/02/2019	NAVJIVAN ROLLER FLOUR AND PULSE MILLS PVT LTD,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	
7414	MCA/114/2019	06/02/2019	TRILOCHAN SINGH MALHI,	BHARATKUMAR K SOLANKI	STATE OF GUJARAT,GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED	
7415	MCA/115/2019	06/02/2019	RAMESHBHAI DAHYABHAI SARASIA,	MR NAVIN N CHAUHAN,MR SP MAJMUDAR	PROFESSOR S R GANDHI, DIRECTOR,DR. D.P. VAKHARIA, I/C REGISTRAR	
7416	MCA/116/2019	04/02/2019	DAKSHA CHETANBHAI PRAJAPATI,	MR P P MAJMUDAR	VINODBHAI K CHAUDHRY,	
7417	MCA/117/2019	07/02/2019	BHALSINH MANSUKHBHAI CHAUHAN,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	B V PARMAR OR HIS SUCCESSOR,UDIT AGRAWAL OR HIS SUCCESSOR,M/S. ASHWINKUMAR MOHANLAL AND CO.	
7418	MCA/118/2019	28/02/2019	DEVABHAI BHAVISINGBHAI BARIA,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	UDIT AGRAWAL OR HIS SUCCESSOR,	DS AFF.NOT FILED (N)
7419	MCA/119/2019	07/02/2019	GANPATSINH AJITSINH CHAUHAN S/O DECD. AJITSINH SABHSINH CHAUHAN,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	B V PARMAR OR HIS SUCCESSOR,UDIT AGRAWAL OR HIS SUCCESSOR,M/S. ASHWINKUMAR MOHANLAL AND CO.	
7420	MCA/120/2019	07/02/2019	SONABHAI NARSINGBHAI BARIA,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	UDIT AGRAWAL OR HIS SUCCESOR,	
7421	MCA/122/2019	01/04/2019	PRAKASH BAIJNATH PANDEY,	MR HEMAL K ACHARYA	ARJAV SHAH,AMISH SHAH	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES
7422	MCA/123/2019	09/09/2019	BABUBHAI KHODABHAI GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R.M. MAKWANA OR HIS SUCCESSOR IN OFFICE, SUPERINTENDING ENGINEER,S.G.PATEL OR HIS SUCCESSOR IN OFFICE, EXECUTIVE ENGINEER,SHRI M.K.PARMAR OR HIS SUCCESSOR IN OFFICE, DEPUTY EXECUTIVE ENGINEER,SHRI CHAUHANBHAI OR HIS SUCCESSOR IN OFFICE, SECTION OFFICER	GOVERNMENT PLEADER
7423	MCA/124/2019	06/02/2019	JAKINBHAI JITENDRAKUMAR SHAH THROUGH HIS FATHER JITENDRA RAMANLAL SHAH,	MR NK MAJMUDAR	BALVANTSINH OR HIS SUCCESSOR INVESTIGATION OFFICER/APC OF SPECIAL OPERATION GROUP,MR. A.K. SINGH, POLICE COMMISSIONER, AHMEDABAD CITY	
7424	MCA/125/2019	24/06/2019	DANAJI SONAJI PAN,	MR PH PATHAK	J P GUPTA, THE SECRETARY, IRRIGATION DEPARTMENT,J. P. GUPTA,M.D. THAKER,D. M. BHUBADIYA	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
7425	MCA/126/2019	07/03/2019	NITESHKUMAR KAUSHIKKUMAR MEHTA,	MR HITESH N DAVE	BHUPENDRAKUMAR JUHARMAL MALVI,	NOTICE SERVED

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7426	MCA/127/2019	15/02/2019	SUMITRABEN RATNABHAI GAMIT,	(MR ANAND L SHARMA),MR HEMAL A DAVE,HIMANSHI R BALODI	NILAM TORVANI,ARVIND AGRAWAL,NILAM TORVANI	
7427	MCA/128/2019	07/02/2019	BALVANTSINH NANSINH CHAUHAN,	PRABHATSINH J PARMAR,ANKIT V MEKVAN	B V PARMAR OR HIS SUCCESSOR,UDIT AGRAWAL (OR HIS SUCESSOR),M/S ASHWINKUMAR MOHANLAL AND CO.	
7428	MCA/129/2019	06/02/2019	KASTURBHAI HARJIBHAI GAMIT,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH,DEVANG P DESAI	
7429	MCA/130/2019	03/04/2019	SHANTILAL BHURABHAI PATEL,	MR VIJAY N RAVAL	H.J.RATHOD,N.M. GANASWA,R.G. HATHILA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7430	MCA/131/2019	20/11/2019	CHETANABEN W/O SWAPNA SWARUP ALFEDBHAI AND D/O OF NINAMA DALJIBHAI TARVAJI,	(MR SL VAISHYA)	STATE OF GUJARAT,KHARADI SWAPANA SWARUP ALFEDBHAI	NOTICE SERVED,MR JIGNESH L HAJARE
7431	MCA/132/2019	02/04/2019	RAMSIBHAI BHANABHAI VAGHELA,	MR. MUKESH T MISHRA	K S RAM OR HIS SUCCESSOR IN OFFICE, THE DEPUTY EXECUTIVE ENGINEER,H.D. PATEL OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED
7432	MCA/133/2019	02/04/2019	VAGHABHAI LAKHABHAI VAGHELA,	MR. MUKESH T MISHRA	A P KALSARIYA OR HIS SUCCESSOR IN OFFICE, THE DEPUTY EXECUTIVE ENGINEER,P J VYAS OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED
7433	MCA/134/2019	18/09/2019	PRIYABEN KARNA BHADRESHBHAI MISTRY D/O VINODBHAI PURSHOTTAMBAHI SUTHAR,	KAUSHAL H PATEL	KARAN BHADRESHBHAI MISTRY,	MR. KRUTIN R JOSHI
7434	MCA/135/2019	07/03/2019	CHAUHAN KUSUMBEN ISHWARBHAI,	MR AS ASTHAVADI	Y P JOSHI SECRETARY,RAJ GOPAL	GOVERNMENT PLEADER,MR HS MUNSHAW
7435	MCA/137/2019	05/03/2019	MEHMUDBHAI AHMEDBHAI CHUVAN,	MR SAMIR B GOHIL	DUSHYANT T VASAVADA,DHIRAJ MITTAL	NOTICE SERVED
7436	MCA/138/2019	07/05/2019	RAHUL AYDANBHAI VANK,	VYOM H SHAH	RAJIV KUMAR GUPTA, THE SECRETARY,SHRI ABHISHEKKUMAR YADAV,SHRI G RAMANMURTHY	GOVERNMENT PLEADER
7437	MCA/140/2019	27/07/2020	SARDARBHAI PANABHAI CHAUHAN,	MR DIPAK R DAVE	RAJ GOPAL, SECRETARY,C.N. RATHWA, EXECUTIVE ENGINEER,J.K, PANCHAL DEPUTY EXECUTIVE ENGINEER,P.N. RAOL, ACCOUNT OFFICER	NOTICE SERVED BY DS,MR UM SHASTRI
7438	MCA/141/2019	04/09/2019	SUDHABEN DIPAKKUMAR RADIA,RINKALBEN ALIAS SHWETABEN DIPAKKUMAR RADIA	MR HARDIK D MUCHHALA	DIPAKKUMAR LALJIBHAI RADIA,	MR NIRAV C SANGHAVI
7439	MCA/142/2019	11/03/2019	WASIM SHAMSHULHAK SHAIKH,	MR RATHIN P RAVAL	UNION OF INDIA THROUGH GENERAL MANAGER,	
7440	MCA/143/2019	17/10/2019	MINAKSHIBEN W/O MUKESHBHAI KHUT D/O LALJIBHAI SAVALIYA,	MR DAXAY D PATEL	MUKESHBHIA SAMBHUBHAI KHUT,	RULE SERVED
7441	MCA/145/2019	09/04/2019	UMEDGIRI SAVAIGIRI,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M K PARMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
7442	MCA/146/2019	07/05/2019	RAJENDRASINH DOLATSINH WAGHELA,	MR HARSHADRAY A DAVE	BANKABHAI LAKHANBHAI BHAIYAJI,	NOTICE SERVED BY DS
7443	MCA/147/2019	15/02/2019	SOMIBEN BHAISINGH PATEL,TARABEN VASANTBHAI PATEL,JANABEN DURJANSINGH CHAUDHARY,NIRMALABEN DHANSINGH CHAUDHARY,LALITABEN VASANTBHAI CHAUDHARY	(MR ANAND L SHARMA),MR HEMAL A DAVE	MILIND TORAWANE,ARVIND AGRAWAL, SECRETARY	
7444	MCA/148/2019	09/04/2019	MAHENDRASINH DAJIBHA GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M K PARMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
7445	MCA/149/2019	09/04/2019	GHANSHYAMSINH PRAVINSINH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M K PARMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7446	MCA/150/2019	09/04/2019	GOHIL AJITSINH JUVANSINH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M K PARMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
7447	MCA/151/2019	09/04/2019	MANUBHA JUVANSINH GOHIL,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,R M MAKWANA OR HIS SUCCESSOR IN OFFICE,S G PATEL OR HIS SUCCESSOR IN OFFICE,M K PARMAR OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER
7448	MCA/152/2019	05/03/2019	VIPULKUMAR MANHARBHAI PATEL,	MS HARSHAL N PANDYA	MAHESHBHAI I . JOSHI,ARCHANABEN V. PRAJAPATI	GOVERNMENT PLEADER,MR RB THAKOR
7449	MCA/153/2019	13/03/2020	RANABHAI AJMALBHAI HARIJAN SINCE DECEASED THRU HEIR RAJIBEN WIDOW OF RANABHAI HARIJAN,	MR DIPAK R DAVE	S B VASAVA THE SECRETARY,S S THAKRE,M M PANDYA	GOVERNMENT PLEADER
7450	MCA/154/2019	01/04/2019	HARESHBHAI PREMSHANKAR BHATT,	IG JOSHI	ALKABEN GONDALIYA,JAYANTIBHAI RANVA,SAGAR R RADIA,LAKHABHAI G HUN,JAYSHREEBEN DABSARA,NATUBHAI MOHANBHAI SOJITRA,ALKABEN DINESHBHAI GONDALIYA,HIRENBHAI BHIKHUBHAI SOJITRA,PRAKASHBHAI RANCHODBHAI KABARIYA,BHAVNABEN RATHOD,HARPABHAI DHANDHAL,KIRANBEN K VAMJA,DALPATBHAI CHAVDA	NOTICE SERVED,MR DEEPAK P SANCHELA
7451	MCA/155/2019	14/02/2019	KIRIT BABUBHAI JETHVA,PARIMAL SAVAJIBHAI BHANDERI,HARESH HIMMATLAL CHAUHAN,ARCHIT NARESHBHAI MEHTA,MOHD. JUNED ABDULLABHAI JHULAHA,MITULKUMAR RAJESHBHAI PATEL,BHAVINIBEN SATISHBHAI PATEL	MR PA JADEJA	GUJARAT PUBLIC SERVICE COMMISSION,	
7452	MCA/156/2019	20/02/2019	PARSHOTTAM NAGJIBHAI PRAJAPATI,PRAKASH BAIJNATH PANDEY,DAYALCHANDRA J. DOLAI	MR HEMAL K ACHARYA	VIJAY NEHRA,JAYANTIBHAI S. PRAJAPATI	
7453	MCA/157/2019	15/02/2019	AMRUTBEN POPATBHAI PATEL EDUCAITON AND CHRITABLE TRUST THROUGH SHRI GOVINDBHAI POPATLAL KHUNT,	MR NC SHAH,MR NV GANDHI	DR. VINOD R. RAO, OR HIS SUCCESSOR IN OFFICE SECRETARY,,MR. J.D. DESAI OR HIS SUCCESSOR IN OFFICE COMMISSIONER OF SCHOOLS,MR. R.S.UPASHYAY OR HIS SUCCESSOR IN OFFICE THE DISTRICT EDUCATION OFFICER,PANSURIYA BHARAT GORDHANBHAI	
7454	MCA/158/2019	20/02/2020	NAYNA D/O ARAYANBHAI SHANKARBHAI NAYI W/O BHARATBHAI LILABHAI VALAND,	MS ROMA I FIDELIS	BHARATBHAI LILABHAI VALAND,	Z L KHAN
7455	MCA/159/2019	25/02/2019	GOKALBHAI DEBHABHAI GADHVI,	MR VIJAY N RAVAL	SANDIP B VASAVA, SECRETARY, ROAD AND BUILDING DEPARTMENT,N.C. BHATT	
7456	MCA/160/2019	20/02/2019	THAKOR ARVINDJI AMTHAJI,THAKOR DHIRAJI VADHAJI	(MR SL VAISHYA)	STATE OF GUJARAT,MAMLATDAR,THAKOR SHOBHAJI DEVSHIJI,THAKOR SARDARJI DEVSHJI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
7457	MCA/161/2019	09/12/2019	KOMALBEN MAYURBHAI SHAH,	(MR SL VAISHYA)	MAYURBHAI CHETANBHAI SHAH,	RULE SERVED
7458	MCA/162/2019	20/02/2019	DAHYABHAI BHIKABHAI PARMAR,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B. RAJGOR,	
7459	MCA/163/2019	20/02/2019	BHARATBHAI DAHYABHAI PARMAR,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B. RAJGOR,	
7460	MCA/164/2019	20/02/2019	LAXMIBEN DAHYABHAI PARMAR,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B. RAJGOR,	
7461	MCA/165/2019	20/02/2019	SURESHBHAI BABUBHAI MAKWANA,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B. RAJGOR,	
7462	MCA/166/2019	29/07/2019	SHIVBHAI BHAIJIBHAI MACHHI,	MR BHARAT T RAO	PANKAJ KUMAR IAS, SECRETARY TO THE GOVT. OF GUJARAT,UDIT AGRAWAL, IAS	GOVERNMENT PLEADER
7463	MCA/167/2019	25/02/2019	RAJESHKUMAR KAMESHWAR DAVE,	MS. KRUTI M SHAH	STATE OF GUJARAT,SUPRITSINH MANJITSINGH GULATI,PRINCIPAL,,PRINCIPAL	

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7464	MCA/168/2019	20/02/2019	YOGESHKUMAR MANGUBHAI PATEL,	MR ZUBIN F BHARDA	DEPUTY COLLECTOR,MAMLATDAR, VANSDA,KAMLABEN GOVANBHAI PATEL,DAJIBHAI KUTHIYABHAI PATEL,SURESHBHAI DAJIBHAI PATEL,HARSHADBHAI DAJIBHAI PATEL,BALIBEN GOVABHAI PATEL	
7465	MCA/169/2019	10/05/2019	MAHESH B. DESAI,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,CHIEF OFFICER, P.B.PARMAR,COMMISSIONER OF MUNICIPALITY M.S.PATEL	NOTICE SERVED,MR GM JOSHI
7466	MCA/170/2019	26/06/2019	D J BHATT (DEVENDRA JANARDAN BHATT),	MR VAIBHAV A VYAS	PANKAJ KUMAR IAS,R. M. JADHAV	GOVERNMENT PLEADER
7467	MCA/171/2019	20/02/2019	JADEJA GOPALSINH BAHADURSINH (MINOR) THRU. FATHER JADEJA BAHADURSINH MAHIPATSINH,	JIGNESHKUMAR M NAYAK	HARIBHAI JADAV, REGSTRAR OF BIRTH AND DEATH,	
7468	MCA/172/2019	20/02/2019	PURUSHOTTAM JIVANBHAI PRAJAPATI,	MR RUSHABH R SHAH	THE TALUKA DEVELOPMENT OFFICER,TALATI CUM MANTRI,SARPANCH,PARESH RAMESH PATIL,DISTRICT DEVELOPMENT OFFICER	
7469	MCA/173/2019	09/04/2019	VIKRAM KALIDAS PARGHI,	MR APURVA R KAPADIA	JAYANTI S. RAVI,S S THAKARE	NOTICE SERVED
7470	MCA/174/2019	16/09/2019	TAPASVI HARDIK RAVAL,	MS. YASHMA R MATHUR	HARDIK RAJESHBHAI RAVAL,	MR PRATIK B BAROT
7471	MCA/175/2019	21/02/2019	ANUPAMA PURENDRU JAIN,	MR.MRUDUL M BAROT	A.D.MIYATRA, POLICE SUB INSPECTOR,	
7472	MCA/176/2019	05/08/2019	MUKESHKUMAR BACHUBHAI KADIA,	MR PH PATHAK	PANKAJ KUMAR,R M JADAV,B V BILWAL SUPERINTENDENT OR HIS SUCCESOR IN OFFICE	GOVERNMENT PLEADER,NOTICE SERVED
7473	MCA/178/2019	21/02/2019	SANKET A. SANGHVI,	VATSAL S PARIKH,ASHOK B TRIVEDI	M.B.GANDHI, MUNICIPAL COMMISSIONER,G.B. JOSHI	
7474	MCA/179/2019	22/02/2019	DAHYABHAI BHIKHABHAI PATEL,SHANTILAL DURLABHBHAI PATEL,JAMNABEN GOMANBHAI PATEL,THAKORBHAI GOVINDBHAI PATEL,L.H. OF DECD. SOMABHAI GOVINDBHAI PATEL BIPINBHAI SOMABHAI PATEL,CHIMANBHAI PARSOTTAMBHAI PATEL,SATISHBHAI ISHWARBHAI PATEL,ISHWARBHAI GOVINDBHAI PATEL,JAYANTIBHAI BHIKHABHAI PATEL,BALVANTBHAI DURLABHBHAI PATEL,GORDHANBHAI UKABHAI PATEL,DHANSUKHBHAI RAMANBHAI PATEL,PRAHLADBHAI CHUNIBHAI LIMBACHIYA,HASMUKHBHAI HARIBHAI PATEL,DEVCHANDBHAI HARIBHAI PATEL,ANILBHAI DAHYABHAI PATEL,THAKORBHAI DURLABHBHAI PATEL,RANJITBHAI MULCHANDBHAI PATEL,BHAGUBHAI PARSOTTAMBHAI PATEL,RATILAL PANCHABHAI BALDHA,BHURABHAI LALABHAI RABARI	MR SP MAJMUDAR,MR N R DESAI	M THENNARASAN, MUNICIPAL COMISSIONER,D R GOHIL, EXECUTIVE ENGINEER	
7475	MCA/180/2019	22/04/2019	SUMAD JASVANTBHAI MANDANBHAI,	MR UT MISHRA	SHRI PANKAJHAI BUCH,	GOVERNMENT PLEADER
7476	MCA/181/2019	22/02/2019	CHAGANLAL DOLATRAM MEVADA,	MR NK MAJMUDAR	STATE OF GUJARAT,SATISH SHARMA,R. R. BHABHARA	
7477	MCA/182/2019	26/09/2019	SWETABEN MAHENDRABHAI DHANDHAL,	MS JK HINGORANI	RANJITSINH VALKUBHAIVALA,	MR MUKESH R KORI,MR. RAJAN J PATEL
7478	MCA/183/2019	16/09/2019	BHAVSAR ASHWINKUMAR CHANDULAL,	MR ASHOK V BHAVSAR	BHAVSAR REKHABEN ASHVINKUMAR,JAGDISH KESHAVLAL ACHARYA,STATE OF GUJARAT	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,NEEL B DAVE
7479	MCA/184/2019	25/02/2019	THOBHANBHAI MEGHABHAI DABHI,	MR DHARMESH C GURJAR,REKHABEN C GURJAR	STATE OF GUJARAT,THE COLLECTOR SURENDRANAGAR,MAMLATDAR,TALUKA DEVELOPMENT OFFICER	
7480	MCA/185/2019	19/06/2019	VIJAYBHAI MULJIBHAI KANANI,	MR TR MISHRA	BHAVIN PANDYA,A R KATARA	NOTICE SERVED,MR DIPAK R DAVE

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7481	MCA/186/2019	10/05/2019	DEVIBEN WD/O. DEVCHANDBHAI DABHI,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,THE CHIEF OFFICER,THE COMMISSIONER OF MUNICIPALITY	NOTICE SERVED,MR GM JOSHI
7482	MCA/187/2019	10/05/2019	NANIBEN WD/O BACHUBHAI BAMBHANIA,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,THE CHIEF OFFICER,THE COMMISSIONER OF MUNICIPALITY	NOTICE SERVED,MR GM JOSHI
7483	MCA/188/2019	13/03/2020	ZAVERBHAI THAKERSIBHAI PATEL,	TANNA ASSOCIATES	PUNAMCHAND K. PARMAR,JAYANTI S RAVI,MANISH SHAH	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7484	MCA/190/2019	08/05/2019	DARJI SEEMABEN W/O HAESHBHAI ISHWARBAI D/O CHAMANBHAI DARJI,	MR. KALRAV R PATEL,P K NAYAK,MR HITENDRASINH P CHAVDA	DARJI HARESHBHAI ISHWARBHAI,	DS AFF.NOT FILED (N)
7485	MCA/191/2019	09/08/2019	DIPABEN W/O JAYESHBHAI ALWANI,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	JAYESH S/O JETHANAND ALWANI,	NOTICE SERVED
7486	MCA/192/2019	08/04/2019	MANGALBHAI MADHABHAI SOLANKI SINCE DECD. THROUGH SHANTABEN WD/O MANGALBHAI MADHABHAI,DAHYABHAI CHAKUBHAI HARIJAN,SOLANKI ABHESINH NARSINH DECD. THRU. MANIBEN WD/O. ABHESINH NARSINH,AMRABHAI RAMJUBHAI PARMAR,CHHATRABHAI BHULABHAI CHAUHAN,SHABHAIBHAI DAMABHAI RATHOD,MANIBEN ABHESINH SOLANKI,BHOI JENABHAI SUKABHAI,CHAUHAN DHULABHAI SHANABHAI	MR DIPAK R DAVE	C N RATHWA, EXECUTIVE ENGINEER,P.N.RAOL, DIRECTOR,RAJ GOPAL, SECRETARY	GOVERNMENT PLEADER,MR UM SHASTRI
7487	MCA/194/2019	11/06/2019	NAMRATA W/O ARJUNBHAI TANK,	MR NL RAMNANI	ARJUNBHAI SHAMJIBHAI TANK,	MR BHAVIN H ANADKAT,MR. BHAUMIK DHOLARIYA
7488	MCA/195/2019	22/04/2019	DHARMESH PRAVINCHANDRA JOSHI,	MR DIPAK R DAVE,MR.S D MOTWANI	SUNAINA TOMAR, THE SECRETARY,MUKESH KUMAR VICE CHAIRMAN AND CHIEF EXECUTIVE OFFICER GUJARAT MARITIME BOARD,UMESH S CHUDASAMA EXECUTIVE ENGINEER (CONSTRUCTION)	NOTICE SERVED BY DS
7489	MCA/196/2019	30/09/2019	NEHABEN SANJAYBHAI YADAV,	MR DARSHAN P DAVE	PARTH BHUPATBHAI AHIR,	NOTICE NOT RECD BACK
7490	MCA/197/2019	01/04/2019	RAVAL PRIYANKKUMAR HASITKUMAR,	MR Y J PATEL	COMMISSIONER SHREE J D DESAI,DIRECTOR OF PRIMARY EDUCATION JOSHI MAHESHBHAI ISHWARBHAI,DISTRICT EDUCATON OFFICER SANJAYKUMAR K VYAS,DISTRICT PRIMARY EDUCATION OFFICER MITABEN A GADHAVI	GOVERNMENT PLEADER,MR MANISH J PATEL
7491	MCA/198/2019	24/06/2019	DEEPAK JAYANTILAL VAISHNAV,	(MR NIKHIL S KARIEL)	SURENDRAKUMAR JAIN,RAVIKUMAR LALJIBHAI HALA,PRESIDING OFFICER	,NOTICE SERVED BY DS,MR RITURAJ M MEENA
7492	MCA/199/2019	05/07/2019	RAMANLAL CHHANJIBHAI PATEL,	MR SAMIR B GOHIL	M K JADAV,S. D. PATEL,B. P. SHAH,S.S. THAKRE	GOVERNMENT PLEADER
7493	MCA/200/2019	01/04/2019	SANJAYBHAI MALABHAI CHAUDHARI,	MS MAMTA R VYAS	SHRI SHIVANAND JHA,N. N. CHAUDHRI	GOVERNMENT PLEADER
7494	MCA/201/2019	29/04/2019	PATEL NIKULKUMAR KAMLESHBHAI,	MS MAMTA R VYAS	SHRI SHIVANAND JHA,NILESH JADIYA	NOTICE SERVED
7495	MCA/202/2019	01/04/2019	NIRUPAMA SHIVPRASAD VORA,	MR BY MANKAD	DR. JAYANTI S. RAVI,ARVIND AGRAWAL,DINESHCHANDRA H. PANDYA,MUSTAQ N. SHEIKH	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7496	MCA/203/2019	24/04/2019	JASHWANT VASANTRAI CHITRE,	MR DHARMESH V SHAH	V.P.PATEL OR HIS SUCCESSOR,J J CHUDASAMA HIS SUCCESSOR	GOVERNMENT PLEADER
7497	MCA/204/2019	27/02/2019	NIRUPABEN NATVARLAL MADHU,	PARTY IN PERSON	ANILBHAI DAHYABHAI LEUA,DINESHBHAI S SOLANKI	
7498	MCA/205/2019	10/07/2019	VIKARAM KHODABHAI CHAUHAN,	MR JK PARMAR	BHARATKUMAR VADILAL DAMOR,BHANUBHAI RAMJIBHAI CHAUHAN,JAGDISHBHAI J. GOHIL,DISTRICT DEVELOPMET OFFICER	NOTICE SERVED,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7499	MCA/206/2019	22/07/2019	PRAVIN BACHUBHAI MAKWANA,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY,M.M.MEHTA, ASST. COMMISSIONER OF COMMERCIAL TAX	NOTICE SERVED BY DS
7500	MCA/207/2019	22/07/2019	KANTILAL PUNJABHAI MAKWANA,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY,D.J.PATEL , ASST. COMMISSIONER OF COMMERCIAL TAX	NOTICE SERVED BY DS
7501	MCA/208/2019	22/07/2019	VASANT JAMNADAS MASHRU,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY,N.B.CHODHARI, ASST. COMMISSIONER OF COMMERCIAL TAX	NOTICE SERVED BY DS
7502	MCA/209/2019	22/07/2019	JAYANTIBHAI BABARABHAI HARIJAN,SHASHIKANT MAGANBHAI GOHIL,DINESHBHAI SHANABHAI CHAUHAN,REJESHBHAI UDESING VAGHELA,HANSABEN ISHWARBHAI HARIJAN,KUNJBIHARI KANTIBHAI JADAV,SAVITABEN DAHYABHAI HARIJAN,MAHEPBHAI AMULBHAI VAGHELA,PRAKASHBHAI RAMEPBHAI PARMAR,JASHIBEN JAVARBHAI HARIJAN,KAUSHIKBHAI CHIMANBHAI BHANGI,NARMADABEN SOMABHAI VAGHELA,JAYABEN NARANBHAI VAGHELA,JAYESHKUMAR BALJIBHAI VAGHELA,KAILASHBEN BUDHABHAI HARIJAN	MS VIDHI J BHATT	PUNAMCHAND PARMAR, THE SECRETARY,JAYANTI S. RAVI, COMMISSIONER,MILIND TORWANE, THE SECRETARY	GOVERNMENT PLEADER
7503	MCA/210/2019	17/10/2019	PREETI W/O CHARLES OLIVER CHRISTIAN D/O PRAVINCHANDRA CHRISTIAN,	MR KULDEEP D SHARMA,VIDIT S SHARMA,KURVEN K DESAI	CHARLES OLIVER CHRISTIAN,	HARDIK D MEHTA,GAURANG H DAVE
7504	MCA/211/2019	02/05/2019	KISHOREBHAI CHATURBHAI GAJERA (PATEL),	MR HITESH V PATEL	B M KOTADIYA (DYPT ENG),	MR DIPAK R DAVE
7505	MCA/212/2019	09/12/2019	NEHALEE NEEL PANDYA D/O YATINKUMAR BHATT,	DR. KHUSHBU P VYAS	NEEL DIPAKKUMAR PANDYA,	MS PRITI PANDYA
7506	MCA/213/2019	09/12/2019	NEHALEE NEL PANDYA D/O YATINKUMAR BHATT,	DR. KHUSHBU P VYAS	NEEL DIPAKKUMAR PANDYA,	MS PRITI PANDYA
7507	MCA/214/2019	05/03/2019	LEGAL HEIRS AND REPRESENTATIVES OF PATEL KACHRABHAI BECHARBHAI,PATEL MANIBEN KACHRABHAI,PATEL DURGABEN KACHRABHAI,PATEL NIRUBEN KACHRABHAI,PATEL TARACHAND @ TARUNKUMAR KACHRABHAI,PATEL KIRAN KACHRABHAI	MR JV JAPEE	D.K.PRAVINA, THE COLLECTOR,P.G.CHAUHAN, MAMLATDAR	
7508	MCA/215/2019	05/03/2019	PATEL PADAMBHAI KUBERJI,	MR JV JAPEE	D.K.PRAVINA, THE COLLECTOR,P.G.CHAUHAN, MAMLATDAR	
7509	MCA/216/2019	19/03/2019	ZAMKUBEN PADSINGBHAI,	MR VIJAY N RAVAL	MR.D.R.PATEL,R.M.DAMOR, EXECUTIVE ENGINEER	,NOTICE SERVED BY DS
7510	MCA/217/2019	22/07/2019	NANDABEN SHANKERLAL MAKWANA,	MS VIDHI J BHATT	MR.MILIND TORWANE, THE SECRETARY,S.M. VASAVA, DY. COMMISSIONER,SAMIR VAKIL, ADDL. COMMISSIONER OF COMMERCIAL TAX	GOVERNMENT PLEADER
7511	MCA/218/2019	22/07/2019	HARJIBHAI BABUBHAI RABARI,	MS VIDHI J BHATT	MR.MILIND TORWANE, THE SECRETARY,D.K. NANAVATI, ASST. COMMISSIONER OF COMMERCIAL,SAMIR VAKIL, ADDL. COMMISSIONER OF COMMERCIAL TAX	NOTICE SERVED BY DS
7512	MCA/219/2019	22/07/2019	PARMAR MUKESHKUMAR JIVANLAL,JADAV NIKESHKUMAR MAFATLAL,JADAV HARSHAD KUMAR GAMABHAI,AMRUTBHAI SHANKERLAL CHAUHAN	MS VIDHI J BHATT	MR.MILIND TORWANE, THE SECRETARY,P.D.WAGHELA, COMMISSIONER OF SALES TAX,S.B.JOSHI, ASST. COMMISSIONER OF SALES TAX	NOTICE SERVED BY DS
7513	MCA/220/2019	24/04/2019	DINESHBHAI MADHABHAI SOLANKI,	MR NIRAD D BUCH,MRS. BHAVINI N. BUCH	JC GARASIYA, THE MAMLATDAR,	GOVERNMENT PLEADER
7514	MCA/221/2019	05/08/2019	USMANBHAI SADIKBHAI PARMAR,	MR PH PATHAK	J P GUPTA, THE SECRETARY, IRRIGATION DEPARTMENT,J.P. GUPTA,M.D. THAKKER,J. M.OZA	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
7515	MCA/222/2019	22/07/2019	RAMILABEN PUNJABHAI PARMAR,	MS VIDHI J BHATT	MR.MILIND TORWANE, THE SECRETARY,P D WAGHELA, THE COMMISSIONER OF SALES TAX,M B GADHAVI, THE ASSISTANT COMMISSIONER OF SALES TAX	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7516	MCA/223/2019	08/03/2019	KIRTIBHAI HASMUKHBHAI PATEL,	MR HARIBHAI J PATEL	THE STATE OF GUJARAT THRU THE PRINCIPAL SECRETARY, MAHESH PURI,THE COMMISSIONER OF MUNICIPALITIES, MAHENDRA S PATEL,CHIEF OFFICER, DABHOI MUNICIPALITY, KAMLESH PRASAD SWARNAKAR	
7517	MCA/224/2019	22/07/2019	TALAPADA JYOTIBEN NANJIBHAI,SOMESHWAR KAPIL JASWANTBHAI	MS VIDHI J BHATT	MR.MILIND TORWANE, THE SECRETARY,SUNIL MEHTA, JOINT SALES TAX COMMISSIONER	NOTICE SERVED BY DS
7518	MCA/225/2019	22/07/2019	VINODBHAI SHIVRAMBHAI RATHOD,VINUBHAI DAHYABHAI BHANGI,BHANGI KANUBHAI RANCHODBHAI,PARMAR MADHUBEN RANCHHODBHAI,SURESHKUMAR ISHWARJI PANDYA,NAVABHAI KANTIBHAI BHANGI,SOLANKI KANUBHAI SANABHAI,SHRIMALI MAHENDRABHAI RAMJIBHAI,BHANGI JESANGBHAI MAFABHAI,PARMAR BHAGABHAI JETHABHAI,SHAMBHUBHAI B. PANDYA,DASHRATHBHAI MOHANBHAI BHANGI,CHENVA RAGHABHAI RAMABHAI,MADHUBEN RAMABHAI SOLANKI (BHANGI),PARMAR SURESHBHAI HIRABHAI,CHANDRAKANTBHAI KANTIBHAI PARMAR,RAJENDRAKUMAR PREMJIBHAI PARMAR,NITABEN KALIDAS MAKWANA,MINAXIBEN DANJIBHAI RATHOD,VINUBHAI KACHARBHAI SOLANKI,MAGANSINH KUBERSINH MAKWANA,JAYRAMBHAI N. DESAI,RANJANBEN HIRABHAI JETHWA,JAYABEN VALJIBHAI DUMRELIYA,DIVYAKANT JETHALAL DHUDHAL,RAMESHBHAI MANJIBHAI MAKWANA,BHARATBHAI HARJIBHAI GADHADARA,SUKHABHAI GODADBHAI CHAVDA,POONAMBHAI REVABHAI PANDYA,KAMLABEN BACHUBHAI PANDYA,KANTILAL AMBABHAI DAFDA,PRAVINBHAI RAGHUNATH DEVMURARI,SOMJIBHAI PETHABHAI PARMAR	MS VIDHI J BHATT	SHRI PUNAMCHAND PARMAR, THE SECRETARY,JAYANTI S. RAVI, COMMISSIONER,MR.MILIND TORWANE, THE SECRETARY	GOVERNMENT PLEADER
7519	MCA/226/2019	22/07/2019	JAGDISHKUMAR JESANGLAL CHUDI,	MS VIDHI J BHATT	MR.MILIND TORWANE, THE SECRETARY,A.H.JONKIYA, DIST. PRIMARY EDUCATION OFFICER,J.D.DESAI, DY. COMMISSIONER OF EDUCATION	NOTICE SERVED BY DS
7520	MCA/230/2019	12/04/2019	AMIT JAYANTIBHAI PATEL,GOVINDBHAI BABUBHAI PATEL,RAMESHBHAI VITTHALDAS PATEL	MR. AUM M KOTWAL	KESHAJI KALAJI,LAKSHMIBEN KALAJI,RAJENDRABHAI VISHNUBHAI PATEL,VINOD LAKSHMANJI THAKORE,HAREKRUSHNA VASANTLAL PATEL,DISTRICT COLLECTOR,HEIRS OFLATE ARJANJI LALUJI VAGHELA,VISHNUBHAI ARJANJI VAGHELA,HEIRS OF LATE MANUBHIA ARJANJI VAGHELA,SAROJBEN WD/O MANUBHAI VAGHELA,SUHASKUMAR MANUBHIA VAGHELA,ASHVINKUMAR MANUBHAI VAGHELA,DHARMESHKUMAR MANUBHAI VAGHELA,HITESHKUMAR MANUBHAI VAGHELA	
7521	MCA/231/2019	10/04/2019	RAJDEEP SINH TAKHATSINH ZALA,	(MR NIKHIL S KARIEL)	A M TIWARI,SHIVANAND JHA,ADDITONAL POLICE COMMISONER ADMINSTRATION	GOVERNMENT PLEADER
7522	MCA/232/2019	12/03/2019	PATHUJI CHATURJI THAKOR,	MR PH PATHAK	M.Y.DAXINI,	
7523	MCA/233/2019	11/03/2019	KALPESHBHAI NANUBHAI NAIK,	MR. JAY M THAKKAR	HEMANGINIBEN W/O KALPESHBHAI NANUBHAI NAIK,	
7524	MCA/234/2019	10/04/2019	BUDHSINH JAISINH PATEL,	VYOM H SHAH	SHRI SHIVANAND JHA,MANOJ SHASHIDHAR,HITESH JOYSAR	GOVERNMENT PLEADER
7525	MCA/235/2019	06/09/2019	BHAMINIBEN TUSHARBHAI MISTRY,	HCLS COMMITTEE,MS ASHLESHA M PATEL	TUSHARBHAI JITENDRAKUMAR MISTRY,	KRISHNAN M GHAVARIYA
7526	MCA/236/2019	11/03/2019	MUKESHKUMAR BHAGWANBHAI MACHI,SOLANKI TAKHATSINH PUSHPSINH	MR TR MISHRA	SHRI VINOD RAO,M I JOSHI,V M PATEL	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7527	MCA/237/2019	03/04/2019	RAMDEV KARSAN GOJIYA,	MR TR MISHRA	SAMEER NAGPAL OR HIS SUCCESSOR IN OFFICE,PRADIP SHARMA OR HIS SUCCESSOR IN OFFICE	NOTICE NOT RECD BACK,MR DA SANKHESARA
7528	MCA/238/2019	03/04/2019	GULAM KADAR ISMAIL ARBANI,	MR TR MISHRA	SAMEER NAGPAL OR HIS SUCCESSOR IN OFFICE,PRADIP SHARMA OR HIS SUCCESSOR IN OFFICE	NOTICE NOT RECD BACK,MR DA SANKHESARA
7529	MCA/239/2019	03/04/2019	KAMLESH ANANDJI CHUDASAMA,	MR TR MISHRA	SAMEER NAGPAL OR HIS SUCCESSOR IN OFFICE,PRADIP SHARMA OR HIS SUCCESSOR IN OFFICE	NOTICE NOT RECD BACK,MR DA SANKHESARA
7530	MCA/240/2019	03/04/2019	DIPAK HASMUKHRAI KAHER,	MR TR MISHRA	SAMEER NAGPAL OR HIS SUCCESSOR IN OFFICE,PRADIP SHARMA OR HIS SUCCESSOR IN OFFICE	NOTICE NOT RECD BACK,MR DA SANKHESARA
7531	MCA/241/2019	13/03/2019	BHAGWANJI DEVRAJ VIROJA,	MR VISHAL B MEHTA	NAISHADH K. MAKWANA,	
7532	MCA/242/2019	12/03/2019	CHANDRAKANT KANTILAL SANESARA,	MR BHAVIK R SAMANI	STATE OF GUJARAT THRU PUBLIC PROSECUTOR,S. F. VADHWA,B.N. KHAMBALIYA,MAHESH PRAJAPATI	
7533	MCA/244/2019	12/03/2019	BHAVNABEN CHANDUBHAI CHAUHAN,	MR VIKRAM J THAKOR,ROBIN PRASAD	DHAREMSHKUMAR CHANDULAL PATEL,PRAKASHBAHI BABULAL SHAH	
7534	MCA/245/2019	12/03/2019	PRAFULKUMAR AMBALAL SHAH,	HL PATEL ADVOCATES	BANKIM VALLABHDAS SHAH,	
7535	MCA/246/2019	18/03/2019	HADABHAI DANABHAI MOBH,	MR BJ TRIVEDI,(MR JT TRIVEDI),MS JIGNASA B TRIVEDI	STATE OF GUJARAT,S.G.PATEL, EXECUTIVE ENGINEER,SHRI M.K. PARMAR,HEMANTSINH JADEJA	
7536	MCA/247/2019	01/04/2019	WASIM SHAMSHULHAK SHAIKH,	MR RATHIN P RAVAL	UNION OF INDIA,	
7537	MCA/249/2019	18/03/2019	RATHVA NAGARSINGBHAI JANDUBHAI,	MR K S CHANDRANI	ADDL. DIRECTOR GENERAL OF POLICE (ADMINISTRATION),ABHAY CHUDASAMA,SAURABH TOLAMBIYA,M.S. BHABHOR	
7538	MCA/250/2019	18/03/2019	RATHVA DAMSINGBHAI NANDUBHAI,	MR K S CHANDRANI	ADDL. DIRECTOR GENERAL OF POLICE (ADMINISTRATION),ABHAY CHUDASAMA,N. L. DESAI,M.S. BHABHOR	
7539	MCA/251/2019	20/03/2019	RATHVA RAJESHBHAI THAKORBHAI,	MR K S CHANDRANI	ADDL. DIRECTOR GENERAL OF POLICE (ADMINISTRATOR),ABHAY CHUDASAMA,ACHAL TYAGI,M.S. BHABHOR	
7540	MCA/252/2019	18/03/2019	PATEL DHAVALBHAI KANUBHAI,	JIGAR J PATEL	MAN CHAUDHARY,	
7541	MCA/254/2019	29/04/2019	RAMESHCHANDRA GANPATLAL BHOJAK,	MR SP MAJMUDAR	STATE OF GUJARAT SHRI PUNAMCHAND PARMAR,ADDITONAL CHIEF SECRETARY ANIL MUKIM	GOVERNMENT PLEADER
7542	MCA/255/2019	01/05/2019	ANDHJAN SHIKSHAN MANDAL SURAT,	MR KK TRIVEDI,MAYANK K TRIVEDI	PANKAJ KUMAR IAS,DINESH G PATEL IAS,STATE OF GUJARAT	
7543	MCA/256/2019	13/03/2019	MEERA KESHAVLAL BHOJANI,	MR VIMAL A PUROHIT	POONAMCHAND PARMAR,ARVIND AGRAWAL,DINESHCHANDRA PANDAYA,R T SHAH EXAMINER,SIDDHESH PANDYA	
7544	MCA/258/2019	19/03/2019	GANGARAM SHANKERBHAI MAKWANA,	MS. NIMISHA SHARMA	TO BE SERVED THROUGH COMMISSIONER SHRI L P PADALIA, HIGHER EDUCATION DEPARTMENT,	
7545	MCA/259/2019	05/08/2019	LALITABEN D PANDYA WD/O LATE DEVSHANKAR PANDYA,	MR. VISHAL P THAKKER,MS VILAS A PURANI	ANANT NARAYAN NANDA,M R TRIVEDI,D M BHAVSAR,NATHULAL KHUMAR	DS AFF.NOT FILED (N)
7546	MCA/261/2019	13/11/2019	DIVYABA UDAYBHANSINH CHUDASMA W/OUDAYBHANSINH ANIRUDHSINH CHUDASMA,	HARDIK D MEHTA,VATSAL S PARIKH	UDAYBHANSINH ANIRUDHSINH CHUDASMA,	RULE SERVED
7547	MCA/262/2019	08/04/2019	BISMILAH SAMSUDDIN ANSARI,	MR HEMANT MAKWANA	STATE OF GUJARAT,POLICE INSPECTOR,POLICE COMMISSIONER	
7548	MCA/263/2019	19/03/2019	VECHATBHAI AMRABHAI BARIYA,	MR VIJAY N RAVAL	MR.D.R.PATEL,R.M. DAMOR	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7549	MCA/264/2019	19/03/2019	HIRABHAI KESRABHAI,	MR VIJAY N RAVAL	MR.D.R.PATEL,R.M. DAMOR	
7550	MCA/265/2019	19/03/2019	DHULABHAI PUNJABHAI VANKAR,	MR VIJAY N RAVAL	MR.D.R.PATEL,R.M. DAMOR	
7551	MCA/266/2019	16/04/2019	BHIKHABHAI DAHYABHAI,LABHUBEN DAHYABHAI	MR PH PATHAK	MOHANBHAI M KASANDRA OR HIS SUCCESSOR IN OFFICE,N.B. CHAUHAN OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED BY DS
7552	MCA/267/2019	11/04/2019	KIRTIKUMAR ARJUNSINH RATHOD,	MR. DHAVAL G BAROT,SANKET K PANDYA	JYOTIKABEN W/O KIRTIKUMAR ARJUNSINH RATHOD,GHANSHYAM KIRITKUMAR RATHOD(MINOR)	
7553	MCA/268/2019	18/03/2019	LAXMIKANT BACHCHANIDHI SAHU,	MR. IMRAN B GAGANIYA,MR. JARJEESKHAN	STATE OF GUJARAT,A N GABANI, POLICE INSPECTOR	
7554	MCA/269/2019	01/04/2019	VIJAYSINH JAYSINH PATEL,	MR BHARAT T RAO	STATE OF GUJARAT,UDIT AGRAWAL, IAS	
7555	MCA/270/2019	25/03/2019	FAZAL BANKE MASIH,	MR AS ASTHAVADI	BELA T MODI, CHIEF MEDICAL OFFICER,MR. S.P.SRIVASTAVA,DR JAYANTI S. RAVI, IAS	
7556	MCA/271/2019	11/07/2019	PILOOBEN JALBHAI VAKHARIA,JARINBEN JALBHAI VAKHARIA	MR MAULIK R SHAH	MALCOM DHUNJISHA RUSTAMJI,	NOTICE UNSERVED
7557	MCA/273/2019	10/02/2020	KASHYAPI W/O CHINTAN PATHAK D/O MANISHBHAI HARISHBHAI VORA,	RUSHI B BHAVSAR	CHINTAN SUNILBHAI PATHAK,	MR NV GANDHI
7558	MCA/276/2019	01/04/2019	DINESH BHAMJIBHAI SUREJA,	MR AR THACKER,SHIVANGA THACKER	ANJU SHARMA, IAS, PRINCIPAL SECREATRY TO THE GOVERNMENT OF GUJARAT,K.B.UPADHYAY, I.A.S., COMMISSIONER OF HIGHER EDUCATION	
7559	MCA/277/2019	29/04/2019	SONAL W/O AMITBHAI VARA D/O NAVINBAI RAMBHAI VAGHELA,	NIKITA S BAROT,SANSKRUTI R SHUKLA	AMITKUMAR PRAFULBHAI VARA,	NANAVATI & CO.
7560	MCA/278/2019	16/07/2019	KANOJIA DHARMENDRA JAYSUKHLAL,GOSAI BHARATGIRI HIMATGIRI,DORIYA PANIBEN DHANJI,DAVE SATISH NANALAL,PANDYA KIRAN SHANTILAL,VAGHELA HARILAL RANCHHODBHAI,CHHATRODIYA NARANBHAI RANMALBHAI	MS HARSHAL N PANDYA	MUKESH KUMAR, IAS, CHIEF ADMINISTRATIVE OFFICER AND VICE CHAIRMAN, GUJARAT MARITIME BOARD,CAPT. ARVIND K MISHRA, THE PORT OFFICER, GUJARAT MARITIME BOARD	MS SEJAL K MANDAVIA
7561	MCA/280/2019	04/07/2019	KIRITKUMAR JETHALAL WADHAVANA,RAKESHKUMAR RANCHHODBHAI RAKHOLIYA,NILESHKUMAR MOHANBHAI VAGHASIYA,NATVARLAL JERAMBHAI SENJALIYA,YASIN HA YUNUS KANGADA,SAILESHKUMAR NARSHIBHAI BALADHA,DIVYESH GOBARBHAI HIRPARA,SURESHKUMAR ARJANBHAI VAGHASIYA,MUKESHBHAI PAMABHAI BAGADA,PRAVINBHAI TAPUBHAI KOTADIYA,HARESHKUMAR ISWARLAL TRIVEDI,YOGESHBHAI JASAMATBHAI MAVANI,SOMABHAI MUJNABHAI CHAUHAN,HA AKHATAR IBRAHIMBHAI KHALIFA,JUBER BASIRBHAI MALEK	SUREN B PATEL	MUKESH PURI,GAURANG MAKWANA,RAHUL GUPTA,B U JADEJA,D L BHASA	GOVERNMENT PLEADER,NOTICE SERVED,MR PANKAJ R DESAI
7562	MCA/282/2019	26/04/2019	NITALBEN W/O AJAYKUMAR SHAH S/O JIGNESHBAHI SHAH,	MR RAJESH K KANANI	AJAY RATILAL SHAH,	NOTICE SERVED
7563	MCA/283/2019	19/06/2019	JINALBA W/O KRIPALSINH RATHOD,	MR DIPEN K DAVE	KRIPALSINH RAJENDRASINH GOHIL,	HARSH K RAVAL,MS ISHANI D DAVE
7564	MCA/284/2019	25/09/2019	ANJLIBEN W/O NISCHALKUMAR CHUDASMA D/O ARJANBHAI @ ISHVARBHAI BHARDA,	MR YASH H JOSHI,MR SHAILESHKUMAR B RAYCHURA	NISCHALKUMAR DDUBHAI CHUDASMA,	RULE SERVED
7565	MCA/285/2019	01/08/2019	VAIDEHIBEN PIYUSH BADIYANI,	MR DIPEN K DAVE	PIYUSH SHANTILAL BADIYANI,	BHARATKUMAR A DESAI,KISHORE B KUMAR
7566	MCA/286/2019	01/04/2019	VRAJLAL P. DHORAJIYA,	MR YOGI K GADHIA	MS. SUJATA SHAH, TRUSTEE,PRINCIPAL SHRI,NEETA D. SHUKLA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7567	MCA/287/2019	02/04/2019	RAMCHARAN RAMNATH HARSHANA,	MR AR THACKER,SHIVANGA THACKER	ANJU SHARMA, IAS,K.B.UPADHYAY, IAS	
7568	MCA/288/2019	29/03/2019	KUBRA HUSSAIN GHANCHIBHAI,SHAMIM HUSSAIN GHANCHIBHAI	MR. EKRAMA H QURESHI	STATE OF GUJARAT J.B. VORA,UDIT AGRAWAL	
7569	MCA/289/2019	01/04/2019	LINABEN WD/O JANAKBHAI AMIN,	MR BHARAT T RAO	HARIT SHUKLA, IAS OR HIS SUCCESSOR IN OFFICE,VIKRANT PANDEY, IAS OR HIS SUCCESSOR IN OFFICE,BHAVIN SAGAR OR HIS SUCCESSOR IN OFFICE	
7570	MCA/290/2019	29/04/2019	CHAUHAN KANTIBHAI BHEMABHAI,KISANBHAI RAJABHAI RATHOD,PARMAR ISHWARBHAI BHIKHABHAI,SOLANKI RAMESHBHAI VECHATBHAI,NARESHKUMAR MAHENDRABHAI ZALA,PARMAR NATVARLAL VALJIBHAI,PARMAR SURESHBHAI JETHALAL,PRAVINBHAI CHAMANBHAI PARMAR	MS VIDHI J BHATT	PUNAMCHAND PARMAR, THE SECRETARY, STATE OF GUJARAT,JAYANTI S. RAVI, COMMISSIONER,MILIND TORWANE, SECRETARY	GOVERNMENT PLEADER
7571	MCA/291/2019	29/04/2019	RAJNIKANT NATVARLAL PATEL,HITESH KANJIBHAI MAKWANA,BHANUPRASAD KALIDAS SOLANKI,VIKRAM DANJIBHAI SOLANKI,NARESHBHAI PARESHBHAI VAGHELA	MS VIDHI J BHATT	MILIND TORWANE,P.D.WAGHELA, COMMISSIONER OF SALES TAX,SUNIL MAHETA, JOINT COMMISSIONER OF SALES TAX	NOTICE SERVED
7572	MCA/292/2019	29/04/2019	MANOJKUMAR PRADIPKUMAR JADAV,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY, GOVERNMENT OF GUJARAT,C.B.PATEL, JOINT COMMISSIONER OF SALES TAX,S.M.VASAVA, COMMISSIONER OF SALES TAX	NOTICE SERVED BY DS
7573	MCA/293/2019	24/04/2019	DINESH THAKUR,	PARTY IN PERSON	POONAM CHAND PARMAR, STATE OF GUJARAT THROUGH HEALTH SECRETARY,DR. R. D. DIXIT,POONAM CHAND PARMAR,DR. V. K. PAUL,DR. NITIN VORA	GOVERNMENT PLEADER,NOTICE SERVED BY DS
7574	MCA/294/2019	10/05/2019	KALIBEN BALUBHAI MAKWANA,	MR HARSH N PAREKH	PARTHIV PARMAR CHIEF OFFICER,S S THAKORE, DIRECTOR,	NOTICE SERVED BY DS,MR GM JOSHI
7575	MCA/296/2019	12/06/2019	BHIKHABHAI SHANKARBHAI PATEL,	MR VIJAY N RAVAL	D R PATEL, THE DEPUTY SECRETARY,MR. Y. M. SHAIKH,MR. M. D. GOHIL	NOTICE SERVED,NOTICE UNSERVED,(MR NIRZAR S DESAI)
7576	MCA/297/2019	12/06/2019	MEHANT HASMUKGIRI KAILASGIRI,	MR VIJAY N RAVAL	D R PATEL, DEPUTY SECRETARY,MR. Y. M. SHAIKH,MR. M. D. GOHIL	NOTICE SERVED,NOTICE UNSERVED,(MR NIRZAR S DESAI)
7577	MCA/298/2019	29/04/2019	GITABEN MULJIBHAI PARMAR,	MR MANOJ SHRIMALI	STATE OF GUJARAT,MR. P.D. WAGHELA,MR. A. V. DODIYA	NOTICE SERVED BY DS
7578	MCA/299/2019	29/04/2019	NIRMALABEN MULAJIBHAI PARMAR,	MR MANOJ SHRIMALI	STATE OF GUJARAT,MR. P.D. WAGHELA,MR.S. J. VADUKAR	NOTICE SERVED BY DS
7579	MCA/300/2019	19/09/2019	ZARNABEN D/O MAHESHKUMAR PANDYA AND W/O VISHALKUMAR RASIKLAL JHA,	DARSHIT R BRAHMBHATT,DIPTESH R BRAHMBHATT	VISHALKUMAR RASIKLAL JHA,	KETULKUMAR V PATEL
7580	MCA/301/2019	01/05/2019	PARMAR MAHENDRAKUMAR MALABHAI,PANCHAL DEEPIKABEN KANTIBHAI,PATEL BHARATKUMAR JAYANTILAL,PARMAR VIJAYSINGH MANSINGH,PARMAR KISHORBHAI MATHURBHAI	,MS VIDHI J BHATT	SHRI VINOD R. RAO,SHRI D. S. PATEL	NOTICE SERVED BY DS,MR AD OZA
7581	MCA/302/2019	08/04/2019	JITENBHAI NAVINBHAI SONI,	MR P P MAJMUDAR	HINABEN JITENBHAI SONI,	
7582	MCA/303/2019	29/04/2019	NARENDRABHAI JIVABHAI PARMAR,	MR MANOJ SHRIMALI	STATE OF GUJARAT,MR. P.D. WAGHELA,MR. S. V. KARVAL	NOTICE SERVED BY DS
7583	MCA/304/2019	06/09/2019	ANJANA W/O CHIRAG NATVARLAL MULANI D/O HARJIVANBAHI HAMIRANI,	HCLS COMMITTEE,AVANI V PATEL	CHIRAG NATVARLAL MULANI,	MR VIRAL V DAVE
7584	MCA/305/2019	08/07/2019	NAIMESH MAHENDRAKUMAR GOSWAMI,	BHARATKUMAR K SOLANKI	SANGEETA SINGH IAS,S S PAREKH,DISTRICT DEVELOPMENT OFFICER,AAYOJAN OFFICER CUM TALUKA DEVELOPMENT OFFICER	GOVERNMENT PLEADER,MR MANISH J PATEL

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7585	MCA/306/2019	29/04/2019	PARMAR HIMATBHAI MAGANBHAI,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY, GOVERNMENT OF GUJARAT,KAMAL SHUKAL, JOINT COMMISSIONER OF SALES TAX,NAINABEN N. PATEL, ASST. COMMISSIONER OF SALES TAX	NOTICE SERVED BY DS
7586	MCA/307/2019	29/04/2019	SHRIMALI LAXMANBHAI PREMJIBHAI,BAROLIYA PURUSHOTAMBHAI MANDAS,MEVADA MANJIBHAI MEGHJIBHAI,DODIYA CHANDUBHAI BACHUBHAI,DINUBHAI NAJABHAI MARU,GOHIL RANJIT RAYSINGBHAI,GOBARBHAI BHIKHABHAI DATHIYA,KHEDRA ANIL RAMJIBHAI,GALOLIYA VRUJLAL BALUBHAI,KALU GOVINDBHAI VADHER,DHIRUBHAI MANJIBHAI ZAPADIYA	MS VIDHI J BHATT	PUNAMCHAND PARMAR, THE SECRETARY, STATE OF GUJARAT,DR. JAYANTI S. RAVI, COMMISSIONER,MILIND TORWANE, SECRETARY	GOVERNMENT PLEADER
7587	MCA/308/2019	29/04/2019	SHAIKH-HUSSAIN GULAM-RASUL SHAIKH,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY, GOVERNMENT OF GUJARAT,C.B.PATEL, JOINT VAT COMMISSIONER,SHEELABEN NAVNEETBHAI PATEL, COMMERCIAL TAX OFFICER	NOTICE SERVED BY DS
7588	MCA/309/2019	04/07/2019	DEESA TALUKA SAHAKARI KHARID VECHAN SANGH LTD,	MR. NISHIT P GANDHI	COLLECTOR BANASKANTHA,	GOVERNMENT PLEADER
7589	MCA/311/2019	03/04/2019	SANJAY JAGDISHBHAI BHATY,	MR KR KOSHTI	BIMALKUMAR JHA OR HIS SUCESSOR IN OFFICE,SANJAY BHATIA OR HIS SUCCESSOR IN OFFICE	
7590	MCA/312/2019	25/09/2019	GEETABEN D/O PARBATBHAI RAYDHANBHAI PRAJAPATI W/O ARVINDBHAI MOHANBHAI PRAJAPATI,	MR Y J PATEL	ARVINDBHAI MOHANBHAI PRAJAPATI,	MR NIRAV C THAKKAR
7591	MCA/313/2019	04/11/2020	MANUBHAI KESALA RATHAVA,	MR NIRAV R MISHRA	K D KAPADIA AND/OR HIS SUCESSOR TO THE OFFICE,RAJESH B. VASAVA AND / OR HIS SUCCESSOR TO THE OFFICE,MANUBHAI D. DAMAR AND /OR HIS SUCCESSOR TO THE OFFICE	GOVERNMENT PLEADER
7592	MCA/314/2019	21/11/2019	SWATIBEN @ PINKY W/O NITIN BHAVSAR D/O RAMLAL P AANGLE,	HCLS COMMITTEE,MITTAL N PATEL	NITIN CHAMANLAL BHAVSAR,	RULE SERVED
7593	MCA/315/2019	08/04/2019	RAKESH RANCHHODLAL GANDHI,	MR. MAULIK M SONI	MR.V.P. PATEL, COMMISSIONER OF TRANSPORT,	
7594	MCA/316/2019	29/04/2019	KONAK RONAK SHAH,	MILAN F SHAH	DIVYANG P OZA, REGISTRAR OF BIRTH-DEATH-MARRIAGE,	MRS KALPANA K RAVAL
7595	MCA/317/2019	29/04/2019	MANJULABEN J PARMAR,	MS VIDHI J BHATT	MILIND TORWANE, SECRETARY,P.D.WAGHELA, COMMISSIONER OF SALES TAX,SUNILBHAI B. MEHTA, JOINT COMMISSIONER OF SALES TAX	NOTICE SERVED BY DS
7596	MCA/320/2019	09/04/2019	FULAJI KALAJI THAKOR,	MR. ASHOK A PUROHIT	STATE OF GUJARAT,KANTIBHAI DALICHANDBHAI PATEL,GOVINGBHAI DALICHANDBHAI PATEL,RAMESHBHAIDALICHANDBHAI PATEL,DAYALJIBHAI GAGJIBHAIPATEL DECEASED,KIRTIKUMAR BABULAL SHAH,SURESHKUMAR BABULAL SHAH,RATANBEN KESHAVLAL BHUDIYA,JASHUBHAI SHAMANTBHAI GADHAVI,SHRI GOPINATHDASJI SMARAK SHRI SWAMINARAYAN GURUKUL SARWJIV HITAVAH TRUST,DY COLLECTOR VIRAGAM INCHARGE IN 2009,C T PATEL CERCAL OFFIER,OFFICER OF D.I.L.R INCHARGE IN 2010,LABHUBEN W/O DAYALBHAI GANGJIBHAI,VINITBAHI DAYALJIBAHI,VIPALBEN DAYALJIBHAI	
7597	MCA/321/2019	16/10/2019	MAHENDRAKUMAR INDRASINHJI COTTON PVT LTD,	HIRAK P GANGULY,HARSHIT R PUROHIT,JAYESH B CHAUDHARY	NARMADA COTTON PRODUCERS CO OPERATIVE SPINNING MILL LTD,	MR P P MAJMUDAR,YAGNESHKUMAR S JOSHI
7598	MCA/322/2019	13/08/2019	LAXMIBEN DAHYABHAI PARMAR,	HCLS COMMITTEE,MS G R VIJAYALAKSHMI	SHAILESHBHAI B RAJGOR, REGISTRAR,	LAW OFFICER BRANCH,MR HEMANG M SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7599	MCA/324/2019	29/04/2019	GANPATBHAI RAMANBHAI JADAV,	MS VIDHI J BHATT	MILIND TORWANE, THE SECRETARY, GOVERNMENT OF GUJARAT,SUNILBHAI B. MEHTA THE JOINT COMMISSIONER SALES TAX,DR. AJAYRAJSINH R. JANKAT, ASSISTANT COMMISSIONER OF SALES TAX	NOTICE SERVED BY DS
7600	MCA/325/2019	13/08/2019	BHARATBHAI DAHYABHAI PARMAR,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B RAJGOR, THE REGISTRAR DISTRICT COURT,	LAW OFFICER BRANCH,MR HEMANG M SHAH
7601	MCA/326/2019	09/04/2019	SHREEJI OVERSEAS INDIA PVT LTD,KRISHNABHAGWAN RAJARAM SHARMA,MOHIT KRISHNABHAGWAN SHARMA,PRABHADEVI KRISHNABHAGWAN SHARMA,NEETU MOHIT SHARMA,PRABHADEVI K SHARMA	,RITESH D PATADIA	KAUSHIK BHATIYA,INDRAJA DIGHE	
7602	MCA/327/2019	13/08/2019	SURESHBHAI BABUBHAI MAKWANA,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B RAJGOR, THE REGISTRAR DISTRICT COURT,	LAW OFFICER BRANCH,MR HEMANG M SHAH
7603	MCA/328/2019	13/08/2019	DAHYABHAI BHIKABHAI PARMAR,	MS G R VIJAYALAKSHMI	SHAILESHBHAI B RAJGOR, THE REGISTRAR DISTRICT COURT,	LAW OFFICER BRANCH,MR HEMANG M SHAH
7604	MCA/329/2019	19/12/2019	SHILPABEN W/O HITESHBHAI VAGHASHIYA,	MR RR TRIVEDI,MR BHAVESH P TRIVEDI	HITESH MANSUKHBHAI VAGHASHIYA,	APURVA K JANI
7605	MCA/330/2019	26/07/2019	KHUSHBUBEN PRADIPKUMAR DUDAKIYA D/O DIPAKBHAI GIRDHARLAL VAGHADIYA,	HCLS COMMITTEE,MS RAKSHA S DIKSHIT	PRADIPKUMAR SURESHBHAI DUDAKIYA,	RULE SERVED
7606	MCA/331/2019	26/09/2019	RINKIBEN KANTIBHAI DAUGHTER OF MULJIBHAI PATEL,	HCLS COMMITTEE,HARSHIT M KARATHIA	HITESHBHAI BHOGILAL PATEL,	MR P P MAJMUDAR,MUKUNDKUMAR A THAKKAR
7607	MCA/334/2019	10/04/2019	ARVINDBHAI LALJIBHAI PATEL LEGAL HEIR OF DECD MOTIBHAI DHULABHAI PATEL AND DECD LALJIBHAI MOTIBHAI,	MR NIKUNT K RAVAL,VIDIT S SHARMA	STATE OF GUJARAT,M.M.GANASAVA	
7608	MCA/335/2019	06/09/2019	KHANJANBEN JIGNESHBHAI PATEL,	MR NK MAJMUDAR	JIGNESH DEVCHANDBHAI PATEL,STATE OF GUJARAT	DS AFF.NOT FILED (N),MR. NISHIT P GANDHI,MR. ANSHUL R SHAH
7609	MCA/336/2019	05/08/2019	AMISH SHANKARLAL KSHATRIYA,	MR SP MAJMUDAR,YAGNESHKUMAR S JOSHI	PUNAMCHAND PARMAR (IAS),ARVIND AGRAWAL IAS	NOTICE SERVED
7610	MCA/337/2019	29/04/2019	KRUNAL DASHRATHBHAI PATEL,	MR SP MAJMUDAR,YAGNESHKUMAR S JOSHI	PUNAMCHAND PARMAR (IAS),ARVIND AGRAWAL IAS	
7611	MCA/338/2019	11/06/2019	DINESHBHAI GOVINDBHAI KATHECHIYA,	(MR NIKHIL S KARIEL)	AM TIWARI,SHIVANAND JHA,VIPUL AGRAWAL	GOVERNMENT PLEADER
7612	MCA/339/2019	15/04/2019	MEHANDRASINH GAYAPRASAD MALI,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA,	
7613	MCA/340/2019	24/09/2019	PATEL GEETABEN WIFE OF NAGIBHAI PRABHUDAS,	MS RAKSHA S DIKSHIT	PATEL NAGJIBHAI PRABHUDAS,	MR VB PANCHAL
7614	MCA/341/2019	03/09/2019	SALMABEN W/O ARIFBHAI SHEIKH,	MR K S CHANDRANI	ARIFBHAI MUKBALBHAI SHEIKH,	NOTICE SERVED
7615	MCA/344/2019	13/09/2019	BRAHMBHATT AANALBEN SHRINIVAS WIFE OF KIRTAN SHYAMSUNDAR BRAHMBHATT,	(MR FB BRAHMBHATT)	BRAHMBHATT KIRTAN SHYAMSUNDAR,	RULE SERVED
7616	MCA/345/2019	16/04/2019	ARVINDBHAI RAMANBHAI CHAUHAN,	MR DIPAK R DAVE	AMRENDRA KUMAR RAKESH,B B CHAUDHARY,ARUNBHAI T PATEL	
7617	MCA/346/2019	15/04/2019	RAJARAM HARJIVAN YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7618	MCA/347/2019	15/04/2019	SHIVKUMAR GAJANAND AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7619	MCA/348/2019	15/04/2019	BADRILAL BHURALLA KALAL,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	

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7620	MCA/349/2019	15/04/2019	SATYAPAL SAMPATRAM YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	
7621	MCA/350/2019	15/04/2019	KANVARSINGH RAMCHANDRA AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	
7622	MCA/351/2019	15/04/2019	RAMESHWARSINGH SHRIJAYLAL YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	
7623	MCA/352/2019	15/04/2019	KASHIRAM LILURAM AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	
7624	MCA/353/2019	15/04/2019	KAILASH WD/O FULSINGH KHETRA AHIR LEGAL HEIRS OF FULSINGH KHETRA AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7625	MCA/354/2019	15/04/2019	RAMKISHAN GANGARAM AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7626	MCA/355/2019	15/04/2019	DHANRAJ RAMCHANDRA YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7627	MCA/356/2019	15/04/2019	DAYANAND PRAHLADSINH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7628	MCA/357/2019	15/04/2019	RAJARAM PRABHATILAL SHARMA,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7629	MCA/358/2019	15/04/2019	SHYAMSINH JAGMALSINH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7630	MCA/359/2019	15/04/2019	HAJARILA RAMSWARUP YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7631	MCA/360/2019	15/04/2019	SHRIRAM SURAJBHAN YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7632	MCA/361/2019	15/04/2019	KHIVSINGH DUNAGARSINGH BHATI,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7633	MCA/362/2019	15/04/2019	RAGHUVIRSINH UMRAVSINH VANJARA,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7634	MCA/363/2019	15/04/2019	RAMCHANDRA DILSUKH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7635	MCA/364/2019	09/09/2019	VIKRAMSINH RATANSINH VALA,	MS HETVI H SANCHETI	STATE OF GUJARAT,S.J. DODIYA,S.S. THAKORE,SIKKA NAGAR PALIKA	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MS MEGHA JANI
7636	MCA/365/2019	15/04/2019	KANVARSINH RAMPAT YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	
7637	MCA/366/2019	15/04/2019	SATYAVARSINH KANHIRAM YADAV, THROUGH LEGAL HEIRS MANOJ SATYAVIRSINH YADAV,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA, ADDITIONAL DIRECTOR OF POLICE AND IGP,MAYUR CHAVDA, I/C SENAPATI/COMMANDANT STATE RESERVED POLICE	
7638	MCA/367/2019	15/04/2019	JAGENDRASINGH RAMBHAKSHSINGH CHAUHAN,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7639	MCA/368/2019	15/04/2019	RAJENDRASINGH KABOOLSINGH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7640	MCA/369/2019	15/04/2019	AJITSINGH CHEBA,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA,	
7641	MCA/370/2019	15/04/2019	RAMAVTAR PRABHUDAYAL AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7642	MCA/371/2019	15/04/2019	TARACHAND BHOPATRAM AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7643	MCA/372/2019	15/04/2019	JAGANNATH SONEPAL PRAJAPATI,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7644	MCA/373/2019	15/04/2019	LALJI SHIANARYAN TIWARI,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7645	MCA/374/2019	15/04/2019	VEDPRAKASH SULTANSINGH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7646	MCA/375/2019	15/04/2019	CHANDRASINGH VARADSINH SISODIYA,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7647	MCA/376/2019	15/04/2019	KISHANSINGH PADAMSINGH CHAUHAN,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7648	MCA/377/2019	15/04/2019	NARENDRASINH UDAYBHANSINH CHAUHAN,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7649	MCA/378/2019	15/04/2019	PRITAM KAUR WD/O HARJEETSINH RAVALSINGH,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7650	MCA/379/2019	15/04/2019	KISHANLAL RAMSINGH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7651	MCA/380/2019	15/04/2019	SATYANARAYAN HOSHIYARSINGH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7652	MCA/381/2019	15/04/2019	INDRAJSINH HARIRAM AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7653	MCA/382/2019	15/04/2019	SATYAVIRSINH SHIVLAL JAT,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7654	MCA/383/2019	15/04/2019	SARDARSINH SOHANSINH AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7655	MCA/384/2019	15/04/2019	MOHANSINGH ATTARSINGH BHADORIA,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7656	MCA/385/2019	15/04/2019	NETRAM SARDARARAM AHIR,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7657	MCA/386/2019	15/04/2019	BAJRANGLAL CHIMNARAM JAT,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7658	MCA/387/2019	15/04/2019	VANSHGOPAL RAMESHWAR PAL,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7659	MCA/388/2019	15/04/2019	RAJARAM NAKIRAM GOSWAMI,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA	
7660	MCA/389/2019	15/04/2019	CHENARAM NARAYANRAM SHARMA,	MR JAYANT P BHATT,MR JEET J BHATT	BRAJESH KUMAR JHA, SECRETARY, HOME DEPARTMENT,SHIVANAND JHA,MAYUR CHAVDA,	
7661	MCA/390/2019	15/04/2019	DILIPSINH IMRATSINH JAT,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA,	
7662	MCA/391/2019	15/04/2019	RAMAVTAR DAGEDAR DIWAKER,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA,	
7663	MCA/392/2019	15/04/2019	BHAGIRATH PARMARAM JAT,	MR JAYANT P BHATT,MR JEET J BHATT	STATE OF GUJARAT THRU. BRAJESH KUMAR JHA,SHIVANAND JHA,MAYUR CHAVDA,	

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7664	MCA/393/2019	22/04/2019	PATEL KINJALBEN PRAVINBHAI,SHAH PINALBEN RAMESHCHANDRA,JAYANI BHADRIKABEN LALJIBHAI,PATEL SEJALBEN VALJIBHAI,PATEL NIKITABEN PARESHBHAI,PATEL VIPULKUMAR ISHVARBHAI,PATEL VAISHALIBEN RAJENDRAKUMAR,KHAKHADIYA VIJAYKUMAR JIVRAJBHAI,LAKHANAI BHAVESHBHAI SUKHDEVBHAI,SANGHAVI DEVANGBHAI DILIPBHAI,PATEL JIGNESHKUMAR NARENDRABHAI,GOHIL KULVIRSINH VIJAYSINH,PATEL BHAVISHABEN SHAMALDAS,SINDHA SANJAYKUMAR MADANSINH,PATEL DILIPKUMAR MAHESHBHAI,PATEL HIMANSHU GANSHYAMBHAI,GADHIYA PRITUL BABUBHAI,GOHIL RAGHUBEN MOBATSANG,PATEL GORALBEN MANSUKHBHAI,TRIPATHI PUNJADEVI KRUSHNAPRASAD,MANDANI HIRALBEN BHUPATBHAI	,MR BHAVESH J PATEL,MR. RADHESH Y VYAS	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,THE DISTRICT PRIMARY EDUCATION OFFICER,TALUKA PRIMARY EDUCATION OFFICER	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
7665	MCA/394/2019	12/02/2020	SWATIBEN D/O SOMDAS PRAJAPATI W/O MAYURKUMAR PRAJAPATI,	MITTAL N PATEL	MAYURKUMAR RAMANLAL PRAJAPATI,	RULE SERVED,SERVED BY RPAD (R)
7666	MCA/400/2019	15/07/2019	MAHENDRABHAI NATHABHAI PANCHAL,	MR TR MISHRA	AMRENDRUKUMAR RAKESH OR HIS SUCCESSOR IN OFFICE,DR. SURENDRA JAIL OR HIS SUCCESSOR IN OFFICE	NOTICE SERVED,MR UM SHASTRI
7667	MCA/401/2019	12/06/2019	BABUBHAI RAYSINGBHAI PARMAR,	MR RAJESH M CHAUHAN	MR. RAJIVKUMAR GUPTA, SECRETARY,G.K. SINHA,M M SHARMA	GOVERNMENT PLEADER
7668	MCA/402/2019	29/07/2019	CHANABHAI NATHABHAI NATDA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	T T ZALA, EXECUTIVE ENGINEER,S. S. THAKRE,M.K.JADAV	GOVERNMENT PLEADER
7669	MCA/405/2019	30/08/2019	SONALBEN D/O RAJESHBHAI RASIKLAL SHAH AND WIFE OF RONAK SEVANTILAL SHAH,	MR.HARDIK B SHAH,HCLS COMMITTEE	RONAK SEVANTILAL SHAH,	DENISHKUMAR B MORAKHIA
7670	MCA/408/2019	24/10/2019	SEJALBEN PRATIKBHAI SEVAK,	DR.ABHISST K THAKER	PRATIKBHAI PRADYUMANBHAI SEVAK,	NOTICE SERVED BY DS
7671	MCA/409/2019	29/04/2019	CHANDRAKANT KARAMSHIBHAI TANNA,	MR SP MAJMUDAR,YAGNESHKUMAR S JOSHI	PUNAMCHAND PARMAR (IAS),ARVIND AGRAWAL IAS	NOTICE SERVED BY DS
7672	MCA/411/2019	10/05/2019	VISHWAS DEVKRUSHNA JOSHI,RATHOD PRAKASH ANIL,LAKHANOTRA VIJAY GOVIND,PADHIYAR ASHOK PARSOTTAMBHAI,BAMBHANIYA JAYESH BHAGWANBHAI,MODASIYA SUMIT JENTILAL,NAYA TOHID MAHAMADBHAI,KHUMAN DIPAK DANABHAI,DUDAVALA KANUBHAI ATUL,PARMAR DILIP BABUBHAI,BAMBHANIYA SHAMJI ARJANBHAI,KAMALIYA BHOLA NARANBHAI,MAJITHIYA RAJU CHANABHAI,KOTVAL HARESH LAKHMANBHAI,SOLANKI DINESH ALABHAI,RAM HARESH JADAVBHAI,DODIYA PRAVIN HARIBHAI,MER DHIRU BHAGVANBHAI,GOHIL VIKRAM JALAMBHAI,GOHIL PRATAP RAMBHAI,MAKAVANA JORUBHAI BHIMBHAI,CHAUHAN LALIT MEGHABHAI,CHAUHAN JASUBEN LAKHMANBHAI,SANKHAT SANJAY LAKHMANBHAI,SANKHAT KETAN PREMJIBHAI,SANKHAT NATHABHAI POLABHAI,VALODYA BHARAT DHIRUBHAI,SINGHOD BHARAT DHIRUBHAI,CHAUHAN ARVIND PALABHAI,VALA UDAY JETHABHAI,MAJITHIYA BHARAT RANCHHODBHAI	,G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7673	MCA/412/2019	10/05/2019	CHAUHAN DANSING KARSANBHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7674	MCA/413/2019	10/05/2019	CHUDASAMA HARI GOVINDBHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7675	MCA/414/2019	10/05/2019	VADHEL PRAVINKUMAR VAJUBHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7676	MCA/415/2019	10/05/2019	PARMAR VANITABEN PRATAPBHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7677	MCA/416/2019	10/05/2019	VADHEL NARESHKUMAR JETHABHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7678	MCA/417/2019	10/05/2019	KAMALIYA KAMLESH BHANUBHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7679	MCA/418/2019	10/05/2019	CHAVDA UDAY VENILAL,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7680	MCA/419/2019	10/05/2019	RATHOD JITUBHAI RANABHAI,	G G KOTAK,SHRIJIT G PILLAI	MONA KHANDHAR, RURAL DEVELOPMENT COMMISSIONER,D. B. RAHEWAR,A.K.RAKESH	NOTICE SERVED BY DS,MR HS MUNSHAW
7681	MCA/420/2019	24/04/2019	RAJENDRASINH PRABALSINH RAOL,	MS. KRUTI M SHAH	STATE OF GUJARAT,DISTRICT SUPERINTENDENT OF POLICE,T.S.RIZVI, POLICE SUB INSPECTOR	
7682	MCA/421/2019	18/09/2019	PURVI HIRENKUMAR DADHANIYA,	MR PREMAL S RACHH	HIRENKUMAR SHANTILAL DADHANIYA,	MR C P CHANIYARA
7683	MCA/423/2019	18/06/2019	BHAGIRATHSINH BHARATSINH ZALA,	MR KRUNAL D PANDYA	R.SENTHILKUMARAN,	GOVERNMENT PLEADER
7684	MCA/424/2019	01/10/2019	DIKSHITABEN NIRAJBHAI DABHI,	NISARG H VYAS	NIRAJBHAI RAMESHBHIA DABHI,	DS AFF.NOT FILED (R)
7685	MCA/425/2019	20/06/2019	RAFIK RAJAK MANSURI,ASHOK DEVSHIBHAI VALVA,BHAYLAL VIRAJI JETHAVA,DADUBHA BALUBHA MANEK,RAMJI THARU NANGESH,ARASHI VIRA BELA,BABABHA MANDANBHA MANEK,GAGABHA MURVABHA MANEK,NAVALSANG BABUBHA MANEK,PABUBHA MEGHBHA MANEK,SAJANBHA GAJUBHA JAGATIYA,TAKHUBHA JIMALBHA MANEK,HEBHABHA JADAVBHA MANEK,ASHVINGIRI NARSHIGIRI GOSAI,SAMAT KARSHAN GOJIYA,SOMAJI HIRJI PATT,VERABHA BALUBHA JESANI,BHAGVANDAS KANDAS KAPDI,JIVANBHA SAVABHA MANEK,BODABHA DHANDHABHA MANEK,JESHA KARSHAN GOJIYA,JETHA SAVDAS VAROTARIYA,SURA DUNGAR NANGESH,MALDE SAVDAS VAROTARIYA,ASHVIN JAYANTILAL JETHVA,DEVANAND ARSHI BHADARKA,DAYA KARSHAN PARIYA,KHENGARBHA VIDHUBHA MANEK,LAKHAMAN RANUBHA MANEK,NARANBHAI ARJANBHAI ASVAR,RAHIM RAJAK MANSURI,ARJAN NATHU GOJIYA,RAMA VIRJI SONGARA,VAJSHI HAMIR BHATIYA,CHARANSINH BABUBHA MANEK	,MS ASHLESHA M PATEL	JAGDISH PRASAD GUPTA,TUSHARBHAI DHODKIYA,NILESH M. PATEL,PRAVINBHAI LAXMANBHAI SINDHAL,PANKAJBHAI MAVJIBHAI NAGAR,BHARAT M PATEL	NOTICE SERVED,MR HS MUNSHAW
7686	MCA/426/2019	16/10/2019	BHAKHARIYA HETLABEN TAPANBHAI D/O KARSHANBHAI MALABHAI SOLANKI,	MS. ALKA B VANIYA	STATE OF GUJARAT,BHAKHARIYA TAPANBHAI SATYAMBHAI	NOTICE SERVED BY DS,DS AFF.NOT FILED (N)
7687	MCA/427/2019	06/01/2020	KAVEJIBHAI GAJLABHAI CHUDHRI,	MS TEJAL K SHAH	JAGDIP NARAYAN SING, SECRETARY, PANCHAYAT RURAL HOUSING AND HOUSING DEVELOPMENT DEPARTMENT 8,SHRI. H.K. VADHVANI, DISTRICT DEVELOPMENT OFFICER,SHRI. HITESH KOYA, DISTRICT DEVELOPMENT OFFICER	
7688	MCA/428/2019	06/01/2020	RAI SINGBHAI BHANGJIBHAI CHUDHRI,	MS TEJAL K SHAH	JAGDIP NARAYAN SING, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT DEPARTMENT,SHRI. HITESH KOYA, DISTRICT DEVELOPMENT OFFICER,SHRI. J. B. PATEL , DISTRICT DEVELOPMENT OFFICER	
7689	MCA/429/2019	06/01/2020	ISWERBHAI NARSINHBHAI CHUDHRI,	MS TEJAL K SHAH	STATE OF GUJARAT , JAGDIP NARAYAN SING,DISTRICT DEVELOPMENT OFFICER, SHRI. HITESH KOYA,DISTRICT DEVELOPMENT OFFICER, SHRI. J. B. PATEL	
7690	MCA/430/2019	06/01/2020	PREVINBHAI KALYANBHAI PATEL,	MS TEJAL K SHAH	JAGDIP NARAYAN SING, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT DEPARTMENT,SHRI. H.K. VADHVANIYA, DISTRICT DEVELOPMENT OFFICER	

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7691	MCA/431/2019	03/09/2019	JAYSHREEBA JAYENDRASINH RAULJI D/O INDRASINH GOHIL,	MR RAXIT J DHOLAKIA	JAYENDRASINH GANPATSINH RAULJI,	HCLS COMMITTEE,JAIMIN A GANDHI
7692	MCA/432/2019	06/01/2020	SANKERBHAI NAMLABHAI PATEL,	MS TEJAL K SHAH	JAGDIP NARAYAN SING, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT DEPARTMENT,H K VADHVANIYA,HITESH KOYA	
7693	MCA/437/2019	05/08/2019	BHARATBHAI DALPATRAM DAVE,	MR. MUKESH T MISHRA	P M NAGAR OR HIS SUCCESSOR IN OFFICE,N.R.PATEL OR SUCCESSOR IN OFFICE, DY. EXECUTIVE ENGINEER	MR SHASHIKANT S GADE
7694	MCA/438/2019	30/04/2019	YOGESHBHAI LALUBHAI DESAI,	JAIMIN A GANDHI	AHMEDABAD MUNICIPAL CORPORATION,	
7695	MCA/439/2019	30/04/2019	SHREE V M COLLEGE OF EDUCATION RUN AND MANAGED BY SWAMY EDUCATION TRUST, THROUGH TRUSTEE,	MR PRATIK Y JASANI	NATIONAL COUNCIL FOR TEACHERS EDUCATION THROUGH SECRETARY SANJAY AWASTHI,V.P. PANDEY, NATIONAL COUNCIL FOR TEACHERS EDUCATION	

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :

SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
7696	MCA/440/2019	07/11/2020	PATEL VISHNUBHAI DULABHAI,KHANT MANISHKUMAR KALUBHAI,MENGAR NARENDRAKUMAR HIRALAL,PANCHAL PRABHUDAS PITAMBARDAS,JOSHI SUBHANDRA CHANDRASHANKAR,RATHOD ASHVINBHAI BHIKHABHAI,RATHVA NARENDRAKUMAR NARANBHAI,PANCHAL JANAKKUMAR JAGDISHCHANDRA,RAHEVAR DHIRENKUMAR VINAYSINH,MUNIYA SUBHASH AMARSINH,TADVI NARENDRAKUMAR LALUBHAI,PANDYA NARENDRAKUMAR BHOGILAL,KHANT JIVABHAI NANABHAI,PATEL SANJAYKUMAR DHULABHAI,BHATT SHABBIRALI HASANBHAI,RAVAL ANANTKUMAR RAVISHANKAR,PATEL VINODCHANDRA KESHAVLAL,PATEL SANJAYKUMAR MANILAL,PATEL AMRUTBHAI HARGOVANBHAI,DESAI BHAGVANBHAI VELABHAI,PATEL AMRUTLAL ISHVARDAS,RAVAL SUNILKUMAR PRABHASHANKAR,SHRIMALI DINESHBHAI GULABDAS,SHRIMALI AMRUTLAL MADHAVLAL,PANCHAL NITINBHAI PARSHOTTAMDAS,PATEL VIPULKUMAR MANILAL,PATEL VINUBHAI KASHIRAMBHAI,RATHOD KALPESHKUMAR CHIMANBHAI,CHAUDHARI DINESHBHAI RATILAL,THORAT RAYCHANDBHAI GANSUBHAI,MAKVANA KANAKSINH SOMSINH,PATEL BALWANTBHAI DALAJBHAI,PATEL KIRANBHAI REVABHAI,PATEL GOVINDBHAI RATANSHIBHAI,PRANKDA MAHENDRASINH CHHATRASINH,PATEL SURESHBHAI GOPALBHAI,PATEL SURESHCHANDRA MAGANLAL,LIMBACHIYA BHARATKUMAR AMBALAL,PRAJAPATI JITENDRAKUMAR MADHAVLAL,CHAUDHARI ATULBHAI KARSHANBHAI,PATEL ALPESHKUMAR BHIKHUBHAI,PARMAR DAHYALAL AMRABHAI,PATEL NILESHKUMAR AMRATBHAI,GAJJAR JAYESHBHAI NARANBHAI,MAKVANA RAMESHBHAI LALLUBHAI,THAKOR MANSANGJI KANAJI,BHOYA MINESHBHAI MANCHHUBHAI,DESAI RAMESHCHANDRA SAKABHAI,KOKANI KARSHANBHAI LALLUBHAI,BIRARI ANADBHAI GANSUBHAI,PADVI SANJAYBHAI KALUBHAI,AZAD MAKSUD ALIBHAI,PARMAR VINODBHAI LAKSHMANBHAI,PAWAR RAMANBHAI SOMABHAI,PARMAR JAYANTIBHAI DHANABHAI,PATEL CHANDRAKANT VIRAMBHAI,PATEL PRAVINBHAI SHIVABHAI,PATEL RAMESHBHAI JESANGBHAI,CHAUDHARI MANSANGBHAI VIRSANGBHAI,PATEL JASHWANTBHAI KANJIBHAI,PATEL RAMCHANDRA PURSHOTTAMBHAI,PRAJAPATI SHIVABHAI RAGNATHBHAI,BAROT NARSINHBHAI DHANABHAI,PATEL TULSIBHAI AMBALAL,GOHIL HARKISHAN SHIVLAL,DESAI TALJABHAI KARSHANBHAI,RANA BABUJI HAVAJI,PATEL KAMLESHKUMAR NAROTTAMDAS,PARMAR KIRITBHAI UTTAMLAL,RAJGOR RAJESHKUMAR NARAYANDAS,SOLANKI HARSHADKUMAR GOVINDBHAI,PRAJAPATI NAVINKUMAR RANCHHODBHAI,PATEL KIRTIKUMAR AMBALAL,PATEL HARSHADKUMAR TRIBHOVANDAS,PATEL KAMLESHKUMAR GANDALAL,PATEL NAVINBHAI RAYCHANDDAS,CHAUDHARI HARESHKUMAR BECHARBHAI,PATEL PATABHAI MALABHAI,MULI BHAGVANBHAI UDABHAI,DABHI DILIPBHAI NATHABHAI,GAMAR CHAMPAKBHAI GULABBHAI,CHAUHAN VIRAJIBHAI NANJIBHAI,PUNADIYA CHHAGANBHAI DEVABHAI,PAN VIRABHAI VIBHABHAI,DESAI ISHWARBHAI MEVABHAI,PUJARA JALARAM GANPATRAM,PARMAR SHANKARBHAI MADHABHAI,GOSWAMI KANTIGIRI PRATAPGIRI,PATEL JIGNESHKUMAR KANTILAL,PATEL DIPAKKUMAR VITTHALBHAI,RAVAL SHANKARBHAI MAGANBHAI,RABARI MALJIBHAI MAHADEVBHAI,PATEL KANTILAL MANILAL,PATEL RAJESHKUMAR KASHIRAM,PATEL BHARATBHAI HARGOVINDBHAI,PRAJAPATI POPATBHAI JIVRAMDAS,PATEL BHARATKUMAR AMBARAM,THAKOR JIVAJI GOKAJI,GAJJAR SUDHIRKUMAR KANTILAL,THAKOR VAGHAJI TAKHAJI (AMENDMENT CARRIED OUT AS PER COURT' ORDER DTAED 20.02.2021),PATEL RAMESHBHAI PARSHOTTAMDAS,PATEL ASHWINKUMAR SHIVRAM,PATEL DEVENDRAKUMAR MADHAVLAL,PATEL RAKESHKUMAR AMBALAL,PATEL	MR KB PUJARA	MOHAMMAD SAHID,ANANT G.KACHIYA PATEL	GOVERNMENT PLEADER,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7697	MCA/442/2019	10/06/2019	JIVABHAI LIMBABHAI RATHOD,	MR ASHISH H SHAH	PANKAJ KUMAR, SECRETARY, REVENUE DEPARTMENT,SUDHIRBHAI PATEL, THE COLLECTOR, KHEDA,PRAKASH CHRISTE, MAMLATDAR, NADIAD,THE SECRETARY, KHEDA DISTRICT PROBATION AFTER CARE ASSOCIATION	
7698	MCA/443/2019	27/08/2019	PRIYANKABEN W/O BHANUPRASAD PATEL,	MS FORAM U TRIVEDI	BHANUPRASAD SURESHBHAI PATEL,	MR VA MANSURI
7699	MCA/444/2019	30/04/2019	KASTURBHAI HARJIBHAI GAMIT,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH,SHRI DEVANG P DESAI	

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SL. NO	CASE NO.	DISPOSAL DATE	PETITIONER	PETITIONER ADVOCATE	REPSONDENT	RESPONDENT ADVOCATE
7700	MCA/448/2019	07/11/2020	PATEL MANISH RAMANIKLAL,BAROT NARENDRAKUMAR KODARBHAI,PANCHAL JITENDRAKUMAR DASHARATHBHAI,ZALA CHAMANSANG BHAGUJI,KANETIYA KALUBHAI GORDHANBHAI,PATEL CHETAN BALDEVBHAI,ASARI AMRUTBHAI LALJIBHAI,PATEL VISHNUBHAI SHAMBHUDAS,PATEL VISHNUBHAI MOHANLAL,GOSWAMI KHODAGIRI LAXMANGIRI,PATEL GOVARDHANBHAI GIRDHARLAL,PATEL DINESHKUMAR PARSHOTTAMDAS,PANCHAL KALPESHKUMAR SHANTILAL,LILA BHARATKUMAR RANCHHODBHAI,PATEL DIPAKKUMARA BABULAL,VASAIYA ASHVINBHAI KALABHAI,ASARI NARANBHAI RUPABHAI,RAVAL ANILKUMAR CHIMANLAL,PARAMAR JETHABHAI ISHVARBHAI,VARU VIRAMBHAI PARABATBHAI,SONDARVA PRAVINBHAI PUNJABHAI,SHELIYA MANJURHUSAIN JALALBHAI,PATEL AJITBHAI GANESHBHAI,PITHIYA RAMASHI KANABHAI,SURIYA JITENDRABHAI BAVANJIBHAI,PARMAR NOMATKHAN RASULKHAN,GAMIT DIPAKBHAI HURAJIBHAI,ZANKAT DHIRUBHAI PRATAPBHAI,PATEL MUKESHKUMAR RAMANLAL,PRAJAPATI BIPINBHAI DAHYABHAI,MAKVANA VIKRAMSINH JASHVANTSINH,MAKADIA JAYESHKUMAR JAYSUKHBHAI,BARIYA GOVIND PARBATBHAI,KALAVADIA KETANKUMAR MANASUKHALAL,BAROT CHETANKUMAR BABUBHAI,ASARI MUKESHBHAI VAJABHAI,MARVANIA JAYESHKUMAR HARJIVANBHAI,PRAJAPATI GUNVANBHAI MOHANBHAI,TILVA RAJESHKUMAR KANTILAL,VORA KISHORKUMAR PARSHOTMBHAI,NADODA AMRABHAI NARSANGBHAI,VEKARIYA VASANTBHAI BACHUBHAI,DELA JUMA ADAMBHAI,PANDYA BHASKARRAY BHOGILAL,VAIDA KISHORKUMAR NATHALAL,ADROJA ASHOKKUMAR LIMJIBHAI,AGHARA JAGDISHCHANDRA BACHUBHAI,PANDYA HIRENKUMAR ANANTKUMAR,PRAJAPATI KANTILAL MULJIBHAI,PATEL BABUBHAI ATMARAMBHAI,HULANI GORDHANBHAI KANJIBHAI,VADSOLA RATILAL KESHAVJI,PATEL BHANUBHAI MOTIBHAI,MAKASANA VIJAYBHAI PRABHUBHAI,PATEL PRATIKKUMAR ARVINDBHAI,PATEL JAYANTIBHAI THOBHANBHAI,VIRAMGAMA JITENDRAKUMAR GANESHBHAI,PATEL JAYANTILAL ISHWARLAL,CHAUDHRI MAHESHBHAI HIRABHAI,PATEL RAJESHKUMAR MANILAL,PATEL MUKESHBHAI AMRUTLAL,CHAROLIA HUSSAINALI RAJMOHAMMAD,DESAI BALDEVBHAI JIVABHAI,ASARI DINESHKUMAR MOGABHAI,DAMOR ARVINDBHAI SANJABHAI,PATEL VINODKUMAR KHUSALBHAI,GARASIYA JAYESHBHAI KANTIBHAI,DODIYA BALVANTBHAI KESHABHAI,PATEL JAYDIPKUMAR GOPALBHAI,RATHOD BHAVESHKUMAR AMRUTLAL,SOLANKI SUBHASHBHAI BALUBHAI,BAROT DEVANGKUMAR HARSHADBHAI,VANKAR CHANDRAKANT RAMANLAL,PRAJAPATI NARENDRAKUMAR JAGDISHBHAI,PARMAR SANJAYKUMAR POPATLAL,PATEL PRAVINKUMAR NATVARLAL,PATEL UMESHKUMAR KODARBHAI,SAGAR HARESHKUMAR BABULAL,PATEL SAURABHKUMAR VINUBHAI,RATHWA DINESHBHAI KAPURIYABHAI,DAMOR NEETINKUMAR RAVAJIBHAI,KHANT BRIJESHKUMAR KANUBHAI,BAROT MANOJKUMAR SURESHBHAI,VANKAR ANILKUMAR VIRABHAI,PATEL NITULKUMAR MAHESHBHAI,PATEL SHVETALKUMAR CHAMPAKBHAI,JADAV HARSHADBHAI FULJIBHAI,CHAUHAN VIJAYBHAI BUDHABHAI,DODIYA HITESHKUMAR SOMABHAI,PATEL SHARADKUMAR DAHYABHAI,SOLANKI SANJAYKUMAR DASHRATHBHAI,BRAHMBHATT ARPITKUMAR KANTILAL,PATEL ANJANABAHEN SHANKERLAL,RATHVA AJAYKUMAR NARSINGHBHAI,PARMAR MAHESHCHANDRA DHARMABHAI,PARMAR MAHESHKUMAR ISHVARBHAI,RAJPUT RAJESHKUMAR CHANDANJI,JOSHI UPENDRAKUMAR JAGDISHBHAI,PATEL RAKESHKUMAR MANUBHAI,PARMAR RAJNIKANT AMRUTBHAI,CHAUDHARI VIJAYKUMAR RAMESHCHANDRA,PRAJAPATI DILIPKUMAR KESHABHAI,DESAI	MR GAURAV K MEHTA	MOHAMMAD SHAHIN, SECRETARY,ANANT J. KACHIYA PATEL, DIRECTOR,SADASHIV S. THAKARE, DIRECTOR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7701	MCA/449/2019	01/05/2019	MAULIK BHARATBHAI MANDIR,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	S S PAREKH,	
7702	MCA/451/2019	14/02/2020	DIVYABEN D/O TEKCHAND HARUMAL PRITAMANI AND W/O MAYUR MAHESBHAI BARSANI,	MR RJ GOSWAMI	MAYUR MAHESHBHAI BASARANI,	MR PRADIP J PATEL
7703	MCA/452/2019	14/08/2019	CHHAYABEN D/O LAXMANSINH SOLANKI W/O SANDIPSINH BHUPATSINH ZALA,	(MR BIPIN I MEHTA)	SANDIPSINH BHUPATSINH ZALA,	ROHANKUMAR M AMIN
7704	MCA/453/2019	21/06/2019	NIMAIN CHARAN BISWAL,	PARTY IN PERSON	MR L R MEENA THE REGISTRAR OF COMPANIES (ROC) AHMEDABAD,VIJAY KUMAR KHUBCHANDANI (DII AND FORMER ROC, AHMEDABAD),M. V. CHAKRANARAYAN(REGIONAL DIRECTOR, NORTH WESTERN REGION),INJETI SRINIVAS, (THE SECRETARY TO GOVERNMENT),THE STAT OF GUJARAT	GOVERNMENT PLEADER,NOTICE NOT RECD BACK,NOTICE SERVED
7705	MCA/454/2019	14/02/2020	NANJIBHAI MADHABHI BHANDANIA,	MR P C CHAUDHARI	M K JADHAV, SPECIAL SECRETARY,ARVIND AGRAWAL,D. P. CHHOVATIYA,A. C. PATEL,CHIRAG B. KATOSANA	NOTICE SERVED
7706	MCA/455/2019	19/08/2019	DINESHBHAI DALPATRAM NIMAVAT,SARDARSING KESHUBHA PARMAR,BHIKHABHAI VASHRAMBHAI BAVALIYA,NAGARBHAI MOTIBHAI KAMEJALIYA,KHUMANSING SABBHA PARMAR,SURUBHA SABBHA	,MR P C CHAUDHARI	M K JADHAV, SPECIAL SECRETARY,ARVIND AGRAWAL,D. P. CHHOVATIYA,A. C. PATEL,CHIRAG B. KATOSANA	NOTICE SERVED BY DS
7707	MCA/456/2019	05/08/2019	BHARATSINH G RAJPUT,	MR P C CHAUDHARI	B N PATEL, EXECUTIVE ENGINEER,	MR TANMAY B KARIA
7708	MCA/458/2019	08/07/2019	VAGISHDUTTA SHUKLA,	JAIMIN A GANDHI,KULDIP P SOLANKI	GUJARAT AYURVED UNIVERSITY,SAJIV OZA	
7709	MCA/459/2019	03/05/2019	THAKORE MANUJI BACHUJI,	MR KRUNAL D PANDYA	R D KAMBOI OR HIS SUCCESSOR DIRECTOR SHRI,	
7710	MCA/460/2019	18/06/2019	CHANABHAI AVCHARBAI BABARIYA,	MR KRUNAL D PANDYA	R.SENTHILKUMARAN,DAKSHABEN SAVJIBHAI VAGHSIYA	GOVERNMENT PLEADER
7711	MCA/461/2019	24/06/2019	KANUBHAI RATANBHAI CHAUHAN,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER,	DS AFF.NOT FILED (N)
7712	MCA/462/2019	24/06/2019	RAMANBHAI NANABHAI SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER,	DS AFF.NOT FILED (N)
7713	MCA/465/2019	08/05/2019	JADEJA GOPALSINH BAHADURSINH (MINOR) THRU. FATHER JADEJA BAHADURSINH MAHIPATSINH,	JIGNESHKUMAR M NAYAK	HARIBHAI JADAV, REGSTRAR OF BIRTH AND DEATH,	NOTICE SERVED BY DS
7714	MCA/466/2019	06/05/2019	SHANTABEN HAKMABHAI VANZARA,	MR DHARMESH R PATEL	STATE OF GUJARAT,USHA RADA, DISTRICT SUPERINTENDENT OF POLICE,P.R.KAREN, POLICE SUB INSPECTOR	
7715	MCA/468/2019	29/08/2019	LATABEN ASHOKBHAI PATEL,	MR JIGNESH L HAJARE	ASHOKBHAI MAHADEVBHAI PATEL,	MR.HIREN M MODI
7716	MCA/469/2019	03/05/2019	RISHITABEN ASHOKBHAI MACWAN,	MR VAIBHAV A VYAS	ANJU SHARMA , IAS,SHRI A.J.SHAH , IAS	
7717	MCA/470/2019	08/07/2019	POOJA TRANSPORT,	MR VAIBHAV A VYAS,BHARATKUMAR K SOLANKI	KAMAL DAYANI, IAS, SECRETARY,SHRI MANISH BHARDAVAJ, IAS	NOTICE SERVED,(MR NIRAL R MEHTA)
7718	MCA/471/2019	24/06/2019	CHHATRASINH KOYABHAI SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER,	GOVERNMENT PLEADER
7719	MCA/472/2019	24/06/2019	RANGITBHAI MANGALBHAI PARMAR,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER, PANKAJKUMAR SHAH,	GOVERNMENT PLEADER
7720	MCA/473/2019	24/06/2019	SAMANTBHAI RAMABHAI SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER, PANKAJKUMAR SHAH,	GOVERNMENT PLEADER
7721	MCA/474/2019	24/06/2019	KHUMANBHAI CHANDUBHAI SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER, PANKAJKUMAR SHAH,	GOVERNMENT PLEADER

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7722	MCA/475/2019	24/06/2019	NARVATBHAI UDABHAI SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER, PANKAJKUMAR SHAH,	GOVERNMENT PLEADER
7723	MCA/476/2019	24/06/2019	PRABHATSINH CHHATRASINH SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER, PANKAJKUMAR SHAH,	GOVERNMENT PLEADER
7724	MCA/477/2019	24/06/2019	NANABHAI KABHIBHAI SOLANKI,	MR YOGEN N PANDYA	DEPUTY EXECUTIVE ENGINEER, PANKAJKUMAR SHAH,	GOVERNMENT PLEADER
7725	MCA/479/2019	10/05/2019	PINKESH PRITAM KEWALRAMANI,	MR. JAIMIN R DAVE,PRIYANK S DAVE,SHIVAM D PARIKH	STATE OF GUJARAT,POLICE INSPECTOR-MR. Y J JADEJA,POLICE COMMISSIONER-MR. NIRANJANDAS	
7726	MCA/480/2019	07/05/2019	VAGHAJI RAMJIBHAI KANOL (CHAUDHARY),	MR AR THACKER,SHIVANGA THACKER	RAJIV KUMAR GUPTA, ADDL. CHIEF SECRETARY TO GOVT. OF GUJARAT,P.A.VIHOL, DY. CONSERVATOR OF FORESTS, KUTCH SOUTH RANGE,I J MAHESHWARI, RANGE FOREST OFFICER ,RAPAR SOUTH RANGE	
7727	MCA/481/2019	17/06/2019	VAGHELA GOVINDBHAI RAMABHAI,	MS RV ACHARYA	STATE OF GUJARAT,S.K.LANGA,R.R.RAVAL,DINESH PATEL,V.R.PATEL,DINESH M. PATEL / P I VAGHELA,VANKAR HARIBHAI NARYANABHAI,VANKAR RAMESHBHAI HARIBHAI	
7728	MCA/483/2019	23/07/2019	VANDANABEN D/O UTTAMBHAI SOMABHAI PATEL AND WIFE OF KUASHIKBHAI GULABBAHI PATEL,	(MR SANDEEP N BHATT)	KAUSHIKBHAI GULABBHAI PATEL,	MR P P MAJMUDAR,YAGNESHKUMAR S JOSHI
7729	MCA/485/2019	09/05/2019	POPATLAL MAGANLAL PANCHAL,	MR. JAINISH P SHAH	STATE OF GUJARAT , SHRI. AMRENDRA KUMAR RAKESH,SHRI. M.M. GADAVI, TALUKA DEVELOPMENT OFFICER,SHRI. B.A. SHAH, DISTRICT DEVELOPMENT OFFICER,G.J. DAIYA, TAKARVADA GRAM PANCHAYAT,S.K. LANGA, DISTRICT COLLECTOR	
7730	MCA/486/2019	11/06/2019	NIMISHABA SHIVRAJSINH PARMAR,	MR. VISHAL P THAKKER,MS VILAS A PURANI	SHIVRAJSINH VIJAYSINH PARMAR,	NOTICE SERVED
7731	MCA/487/2019	09/09/2019	MANISHABEN W/O SANJAYKUMAR PATEL D/O DINESHBHAI GOVINDBAHI PATEL,	MR.JAY S SHAH,GAURAV VYAS	SANJAYKUMAR SHANKARBHAI PATEL,	HARSH A VYAS
7732	MCA/489/2019	08/05/2019	BHURUBHA NARUBHA JADEJA,KISHOREDAS BABUDAS PURANVERARI	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,K M SHETH	
7733	MCA/491/2019	08/05/2019	BHURABHA NARUBHA JADEJA,	MR SAMIR AFZAL KHAN	STATE OF GUJARAT,EXECUTIVE DIRECTOR (ESTABLISHMENT AND ADMINISTRATION),KRUTI J. MANIYAR	
7734	MCA/497/2019	12/06/2019	RAVINDRA VITTHAL PARMAR,	MR. JAINISH P SHAH	AMIT KHARE,SHASHI S VEMPATI,F SHEHERYAR,MEENAKSHI SINGHVI	
7735	MCA/498/2019	09/05/2019	JITENDRA PRABHATSINH JADAV,	MR. MAULIK M SONI	B.L.RAIJADA,	
7736	MCA/499/2019	18/11/2019	BINA @ HINAXHI W/O PARAS BAGWANANI D/O KAMLESHKUMAR KHEMANI,	JAGAT V PATEL	PARAS KAMLESHBAHI BHAGWANANI,	MR JIGAR G GADHAVI
7737	MCA/500/2019	10/05/2019	RAMCHANDRA HARILAL DAVE,	NIYATI D CHAUHAN	SHRI ARVIND AGRAWAL , IAS,SANGEETA SINGH, IAS,T Y BHATT, SECRETARY	
7738	MCA/501/2019	09/05/2019	SHARMISHTHABEN WD/O PRAVINBHAI BAVARIYA,	MR MA PAREKH	AASHISHKUMAR - DISTRICT DEVELOPMENT OFFICER (DDO),MAHESHBHAI NAKIYA - TALUKA DEVELOPMENT OFFICER (TDO)	
7739	MCA/503/2019	13/03/2020	VINOD REALTIES PRIVATE LIMITED,	MR AS ASTHAVADI	HAREET SHUKLA IAS,S.K. LANGA, IAS , COLLECTOR	GOVERNMENT PLEADER
7740	MCA/504/2019	05/08/2019	SHAH TEJASHKUMAR VINODCHANDRA,	MR APURVA R KAPADIA	B J PANCHAL, JOINT DIRECTOR OF TECHNICAL EDUCATION,RONAK MEHTA, DY. SECRETARY,MANGAL G. BHATT, PRINCIPAL	NOTICE SERVED
7741	MCA/505/2019	05/08/2019	ARVINDBHAI CHHOTALAL MEHTA,	MR PJ KANABAR	G N BHALANI, GUJARAT ENERGY TRANSMISSION CORPORATION LTD.,MEHTA SAHEB, DY. EXECUTIVE ENGINEER (CONSTRUCTION)	MR SP HASURKAR

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7742	MCA/506/2019	10/06/2019	DEVABHAI MULUBHAI MORI,	MR MURALI N DEVNANI	S B VASAVA OR HIS SUCCESSOR IN OFFICE,YOGESHBHAI MANILAL CHAVDA OR HIS SUCCESSOR IN OFFICE,SURESHBHAI R. PATEL OR HIS SUCCESSOR IN OFFICE	
7743	MCA/507/2019	16/09/2019	ANKTA W/O NAMAN PANKAJ DOSHI AND D/O KIRTIKUMAR GOR,	NISHIT A BHALODI	NAMAN PANKAJ DOSHI,	(MR H A SHAH),MR. DARSHIT H SHAH
7744	MCA/510/2019	03/10/2019	PUSHPABEN SURESHBHAI BHESANIYA,	MR DEVDIP BRAHMBHATT	SURESHBHAI BABUBHAI BHESANIYA,	MR YOGESHKUMAR A RATANPARA
7745	MCA/511/2019	03/10/2019	PUSHPABEN SURESHBHAI BHESANIYA,	MR DEVDIP BRAHMBHATT	SURESHBHAI BABUBHAI BHESANIYA,	MR YOGESHKUMAR A RATANPARA
7746	MCA/512/2019	11/03/2020	SUSHILABEN DESAIBHAI PATEL,SANJAYKUMAR KASHIBHAI PATEL,MANISHBHAI AMBALAL PATEL	MR EKANT G AHUJA	RAMANLAL AMBALAL RAMANUJ (DELETED),RAMESHBHAI RAMESCHANDRA DAVE,NIKUNJ RAMANLAL RAMANUJ	DELETED,MR JF MEHTA
7747	MCA/516/2019	24/10/2019	SHABNAM SOKATALI SAIYAD,	MR PM LAKHANI,MRS R P LAKHANI,MILAN R MARUTI,DHWANI P LAKHANI	MR. M.J. THAKKAR, ADDITIONAL COMMISSIONER (RURAL DEVELOPMENT),MR. D. L. PARMAR , DIRECTOR, DISTRICT RURAL DEVELOPMENT AGENCY PATAN	NOTICE SERVED,MR HS MUNSHAW
7748	MCA/518/2019	22/07/2019	SHAILABEN M PATEL,	PRERAK P OZA	MANISH MEHTA, SECRETARY,SMT. ANJU SHARMA , SECRETARY EDUCATION DEPARTMENT	NOTICE SERVED,MR.VARUN K.PATEL
7749	MCA/520/2019	22/12/2020	JAYESHBHAI VRUJLAL JOSHI,	MR PM LAKHANI,MRS R P LAKHANI,MS. DIMPLE L. JOSHI	NARENDRA ZIBA,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA
7750	MCA/521/2019	24/09/2019	NIDHI W/O VIJAYBHAI SHILU D/O PRABODHBHAI PANDYA,	APURVA K JANI	VIJAY BHAGWANJIBHAI SHILU,	NOTICE SERVED
7751	MCA/522/2019	07/08/2019	NIKITA W/O DILIPKUMAR GANGARAM DOHAT,	MR. NISHIT P GANDHI	DILIPKUMAR GANGARAM DOHAT,	MR.DIPEN F CHAUDHARI,MR. JV PADHIYAR
7752	MCA/523/2019	23/07/2019	SHRUSHTI BUILDCON THROUGH PARTNER MANISHBHAI MULCHANDBHAI PATEL,	MR DHARMENDRA PARIKH	AVANIBEN CHAUHAN, CITY SURVEY SUPERINTENDENT,	
7753	MCA/527/2019	12/10/2020	GIRDHARBHAI JIVRAJBHAI PATADIA,	MR MURALI N DEVNANI	AMRENDRA KUMAR RAKESH,ANILKUMAR RANAVASIYA,BHUPENDRAKUMAR RAMNIKLAL BAGTHARIYA OR HIS SUCCESSOR IN OFFICE	GOVERNMENT PLEADER,MR HS MUNSHAW
7754	MCA/529/2019	13/06/2019	NILESH NARANBHAI MISTRY,	MR ANUP S BHAVSAR	STATE OF GUJARAT,COMMISSIONER OF POLICE,MANOHARSINH JADEJA,TATA MOTORS FINANCE LIMITED	
7755	MCA/531/2019	22/11/2019	ROMAN KANTI BHATIA,ACHYUTANAND MALAVIYA	VYOM H SHAH	ANJU SHARMA,MOHDMMED SHAHID,A V DHADUK,PROFESSOR JASPAL SINGH SANDHU,ANIL MUKIM,ILESH VORA	GOVERNMENT PLEADER,NOTICE SERVED,MR AR THACKER
7756	MCA/532/2019	12/09/2019	SABANABANU SALIMBHAI SHAIKH(DHOBI),	TATVDEEP J JANI	SABBIR RASULBHAI SHAIKH,	NOTICE SERVED
7757	MCA/533/2019	09/10/2019	KAJALBEN PUNAMBHAI PATEL,	HCLS COMMITTEE,MS. GR SONERAO	PUNAMBHAI KANTIBHAI PATEL,	MR. NISARG D SHAH
7758	MCA/534/2019	18/06/2019	MAHAVIRSINH NARAPATSINH JADEJA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	RAMESH G PARMAR,	
7759	MCA/535/2019	18/06/2019	HASMUKHBHAI JASMATBHAI DALSANIYA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	RAMESH G PARMAR,	
7760	MCA/536/2019	18/06/2019	JAYSHREEBEN BABUBHAI SANANDIYA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	RAMESH G PARMAR,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7761	MCA/537/2019	18/06/2019	MITULBHAI KANAIYALAL CHANDIBHAMAR,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	RAMESH G PARMAR,	
7762	MCA/538/2019	18/06/2019	JAYESH S/O CHHOTALAL POPATLAL KHAKHAR,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	RAMESH G PARMAR,	
7763	MCA/539/2019	25/09/2019	KINNARIBEN W/O VIKRAMBAHI PORIYA D/O BHARATBHAI MARU,	TATVDEEP J JANI	VIKRAMBHAI SHANTILAL PORIYA,	MR PRAVIN GONDALIYA
7764	MCA/540/2019	19/06/2019	HETALBEN W/O BHAVIN RANCHHODBHAI SOLANKI D/O RAVIBHAI MAKWANA,	MR BHUNESH C RUPERA	BHAVIN RANCHHODBHAI SOLANKI,	
7765	MCA/541/2019	23/10/2019	PRITIBEN W/O PRIYANKBHAI RAJDEV AND D/O HASMUKHBHAI,	MR PRAVIN GONDALIYA	PRIYANK JITENDRABHAI RAJDEV,	MR PS CHAMPANERI
7766	MCA/543/2019	05/07/2019	PANKAJKUMAR BABUBHAI PARMAR,	MR AMRESH N PATEL,HARSH K RAVAL	SUNIL PANCHAL, OFFICER MANAGING HUMAN RESOURCE,NIRMAL SHARMA, CONTRACT MANAGER,NIRAV M. PATEL, HUMAN RESOURCE MANAGER	NOTICE SERVED BY DS,REFUSED SERVED (N)(10)
7767	MCA/544/2019	04/10/2019	PUROHIT KANAIYALAL JETHALAL,LATE VYAS VASUDEV BHANUSHANKAR SINCE DCSD THROUGH LH,LATE PATHAK ASHWINKUMAR SHANKARPRASAD SINCE DCSD THROUGH LH,REKHA VASUDEV VYAS,MEHUL VASUDEV VYAS,RAHUL VASUDEV VYAS,HANSABEN ASHWINKUMAR PATHAK,AMIBEN ASHWINKUMAR PATHAK,APARNABEN ASHWINKUMAR PATHAK,NIRAV ASHWINKUMAR PATHAK,RAXESH ASHWINKUMAR PATHAK	MR RV DESHMUKH	NAVIN K OZA,LALIT PADALIA,PAKESH THAKORE	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
7768	MCA/545/2019	09/01/2020	POONAM W/O DIPAK KESHWANI D/O HUKUMAT BHOJWANI,	(MR NIKHIL S KARIEL)	DIPAK ARJUNDAS KESHWANI,	MR TANMAY B KARIA
7769	MCA/547/2019	16/10/2019	SANDHYABEN ANAND BHATT,	MS MAMTA R VYAS	ANAND JYANTIBHAI BHATT,	MR IM PANDYA
7770	MCA/548/2019	19/07/2019	SARINE TECHNOLOGIES LIMITED THRU PRACHI BHARDWAJ,	MR DILIP B RANA	DIYORA AND BHANDERI CORPORATION THRU DHAVAL DIYORA ASHISH DIYORA GHANSHYAM BHANDERI PRAVINBHAI D,GSPN EXIM THRU GHANSHYAMBHAI BHANDERI SHAMBUBHAI PARSHOTTAM MORADIYA AND PRAVINBHAI D LAKHANI,BHANDERI TRENDS(INDIA) PVT. LTD,DIYORA DIAMOND PVT LTD THRU ASHISH DIYORA AND DHAVAL DIYORA,ASHISHBHAI DAYABHAI DIYORA PARTNER DIYORA AND BHANDERI COROPRATION AND DIRECTOR DIYORA DIAMOND PVT L,DHAVAL DAYABHAI DIYORA PARTNER DIYORA AND BHANDERI COROPRATION AND DIRECTOR DIYORA DIAMOND PVT L,HANSHYAM MAGANBHAI BHANDERI,NILESH PARSHOTTAMBHAI KOTHIYA,SHAMBHUBHAI PARSHOTTAMBHAI MORADIYA	
7771	MCA/549/2019	24/06/2019	HEIRS OF DECD. PUSHPA KALIDAS CHRISTIAN, ABHISHEK KUMAR CHAMAR S/O SAMA BHAI KMAR,	MS. NIMISHA SHARMA	DY. COMMISSIONER SHRI R P BAROT,THE STATE OF GUJARAT,LALLAN RAMNATH CHRISTIAN ALIAS LALITDAS KAILASHDAS CHRITIAN,NILAMBEN LALITDAS CHRISTIAN	
7772	MCA/550/2019	29/07/2019	ISMAIL HAFEJI IBRAHIM HAJI,	HIMANSHI R BALODI	PANKAJKUMAR PATEL, SECRETARY,SHRI K.P. GAMIT, DEPUTY COLLECTOR OF LAND RECORD	NOTICE NOT RECD BACK
7773	MCA/552/2019	20/06/2019	LAXMIKANT BACHCHANIDHI SAHU,	MR. JARJEESKHAN	STATE OF GUJARAT,A.N. GABANI, POLICE INSPECTOR	
7774	MCA/553/2019	25/10/2019	RIDDHIBEN W/O DARSHITBHAI JOSHI D/O JITESHBHAI JOSHI,	MR BHAVESH D HAJARE	DARSHITBHAI RASIKBHAI JOSHI,	RUTVIK H MODI,YASH G PATEL
7775	MCA/555/2019	25/06/2019	DHARMENDRA SOMABHAI MAKWANA,	MR NK MAJMUDAR	PRAVINBA JHALA,	
7776	MCA/559/2019	06/08/2019	PRAHLADBHAI GIRDHARLAL JOSHI,	(MR MB GANDHI),MR CHINMAY M GANDHI	STATE OF GUJARAT,B.A.SHAH	GOVERNMENT PLEADER,MR HS MUNSHAW

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7777	MCA/561/2019	15/07/2019	NITESHKUMAR PRADEEPBHAI MAKWANA,BHURABHAI BAJUBHAI DETROJA	MR AS ASTHAVADI	BALWANTBHAI M PATEL,ASHISH KUMAR , IAS,MONA KHANDHAR, IAS, COMMISSIONER,AMRENDR KUMAR RAKESH, IAS, SECRETARY	NOTICE SERVED BY DS
7778	MCA/562/2019	09/10/2019	VHORA KUTUBUDDIN KIKABHAI,VHORA TASLIMBEN KUTUBUDDIN RAJA	MR R G CHAUDHARY	VHORA NAFISABEN D/O GULAMALI RAJA AND W/O ABIJARBHAI GULAMHUSEN,VHORA RUBABBABAHEN D/O GULAMALI RAJA AND W/O ABBASBHAI AJYUDDIN TIDALIYAWALA,VHORA MANABAHEN (MARIYAMBEN) D/O GULAMALI RAJA AND W/O YUSUFBHAI IDRISHBHAI KATHANAWALA,VHORA SAIFUDDIN KIKABHAI,SHEKH MO.HANIF A RAHIM,SHEKH AARIF MO.HANIF,SHEKH MUJAMMIL MO.HANIF	DS AFF.NOT FILED (N),MR IQBAL M MALIK
7779	MCA/563/2019	13/09/2019	JITENDRA CHAMPAKLAL ASHRA,	(CHETANKUMAR K SHAH)	DIMPLE D/O SURESHBHAI DAVE AND W/O JITENDRA CHAMPAKLAL ASHRA,	
7780	MCA/565/2019	09/09/2019	JINAL KAMLESHKUMAR SHRIMALI D/O SHIVRAM @ SHASHIKANT SHADASHIV SHRIMALI,	MR MAHENDRA U VORA	KAMLESHKUMAR RAGHUNATHBHAI SHRIMALI,	JAY A MEHTA,ANURAG V AGRAWAL
7781	MCA/566/2019	20/09/2019	JOSHI LATA BHANUPRASHAD,	MR MAHENDRA U VORA	SHAHDU ARUNKUMAR KIRTIBHAI,	MR. NISHIT P GANDHI,MR. ANSHUL R SHAH
7782	MCA/568/2019	25/06/2019	LAXMIBEN LAKHABHAI BHAMBHANIYA,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,DISTRICT HEALTH OFFICER, D.L. ACHARYA,TALUKA HEALTH OFFICER, P.M.RAKHWLIYA	
7783	MCA/569/2019	09/09/2019	MANOJ HIMMATBHAI MUNDHWA,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	RAJIV KUMAR GUPTA,G.K.SINHA,M.M.BHALODI	GOVERNMENT PLEADER,NOTICE SERVED
7784	MCA/570/2019	30/07/2019	HIMATBHAI BHAVANBHAI JADAV,	MR RAJESH P MANKAD	K K BODAR, THE EXECUTIVE ENGINEER,MR. P.B. PATEL , SUPERINTENDING ENGINEER,MR. V.M BHAMANI, DEPUTY EXECUTIVE ENGINEER	NOTICE SERVED BY DS,MR DG CHAUHAN,RONAK D CHAUHAN
7785	MCA/574/2019	27/06/2019	NARMADA EDUCATION AND WELFARE TRUST,	MR KASHYAP R JOSHI	STATE OF GUJARAT,NAVNEETBHAI MANILAL MEHTA,THE DISTRICT COLLECTOR	
7786	MCA/577/2019	29/07/2019	PREMILABEN CHANDRAVADAN PATEL,	MR MURALI N DEVNANI	AMRENDRAKUMAR RAKESH OR HIS SUCCESSOR,D.M. TADVI OR HIS SUCCESSOR,AJAY J SHAH OR HIS SUCCESSOR,R.P. CHAUDHARI OF HIS SUCCESSOR	NOTICE NOT RECD BACK,MR HS MUNSHAW
7787	MCA/578/2019	27/08/2020	SANDIP HARSHADRAY MUNJYASARA,	PARTY IN PERSON	CHHATRAPALSINH DILAVARSINH JADEJA,SHRI. DR. G.P. VADODARIA,SHRI. J.N. SINGH	GOVERNMENT PLEADER,MR PA JADEJA,ROHAN LAVKUMAR
7788	MCA/579/2019	27/06/2019	MANOJBHAI NEMLABHAI PATEL,BHARAT PREMABHAI PATEL,KANTIBHAI BHANABHAI HALPATI,ARVINDBHAI GAJUBHAI VARLI	MR DIPAK R DAVE	MAHENDRA GAJANAN RANE, DY. MANAGER, JANKALYAN SAHAKARI BANK LIMITED,	
7789	MCA/580/2019	05/08/2019	RAVAL KUSHBOO GAUTAMBHAI,	MR JIGAR G GADHAVI	PANCHOLI PRATIK KUMAR HASMUKHBHAI,	MR.HEMANG H PARIKH,MR RASESH H PARIKH
7790	MCA/581/2019	05/07/2019	DEVENDRA SHIVSHANKAR THAKAR,	MR JJ YAJNIK	STATE OF GUJARAT,DR. VINOD RAO, THE DIRECTOR OF EDUCATION,MR. J.D. DESAI, THE COMMISSIONER,MR. N.K. MAKWANA, THE DISTRICT EDUCATION OFFICER	
7791	MCA/582/2019	26/07/2019	VINODBHAI VALJIBHAI CHAVDA,	(MR RM PARMAR)	STATE OF GUJARAT,HANSABEN WIFE OF VINODBHAI VALJIBHAI CHAVDA	
7792	MCA/583/2019	28/06/2019	RAGHUVIR GODADBHAI CHAUDHARY,	MR. MANOJ T DANAK	ASSISTANT COMMISSONER,	
7793	MCA/584/2019	19/02/2020	DIPIKA LAXMANBHAI RAJPUT,	MR CHIRAG H PAREKH,MR MAHAVIR BHANSALI	DHAVAL LALLUBHAI RAJPUT,	MR. RAJAN J PATEL,N J MEVADA
7794	MCA/585/2019	13/09/2019	KASHMIRA W/O JIGNESH MAILE,	PRERAK P OZA	JIGNESH SHIVAJIRAO MAILE,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7795	MCA/589/2019	08/07/2019	SHREE PRAFULBHAI RATILAL JOSHI,	JAIMIN A GANDHI	THE STATE OF GUJARAT,THE DIRECTOR, DR. DINESHCHANDRA H. PANDYA,DISTRICT DEVELOPMENT OFFICER,DISTRICT AYURVEDIC OFFICER,SECRETARY, HEALTH AND FAMILY WELFARE	
7796	MCA/591/2019	27/11/2019	RATHOD NIKITAKUWARBA D/O VIKRAMSINH GAMBHIRSINH AND W/O THAKOR KRUNALSINH PRAVINSINH,	MR AMRISH K PANDYA	THAKOR KRUNALSINH PRAVINSINH,	RULE SERVED
7797	MCA/592/2019	01/07/2019	HARIBHAI VALJIBHAI KHUNT,	MR. MANOJ T DANAK	K.M.GADHAVI, POLICE INSPECTOR,	
7798	MCA/593/2019	29/07/2019	JAGRUTI SUNIT JOSHI (JAGRUTI D/O JAIPRAKASH GUPTA),	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7799	MCA/594/2019	29/07/2019	MANISH NANDKUMAR GUPTA,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7800	MCA/595/2019	29/07/2019	DEEPAK HARSHADKUMAR BHATT,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7801	MCA/596/2019	29/07/2019	HETAL NARANBHAI VALA,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7802	MCA/597/2019	29/07/2019	RAGINI BHRIGUNATH PRASAD,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7803	MCA/598/2019	29/07/2019	KEJAL CHINTAN VADZA,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7804	MCA/599/2019	29/07/2019	PRIYANK DIPAKKUMAR DOSHI,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7805	MCA/600/2019	29/07/2019	HILPESH JAGDISHCHANDRA VYAS,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7806	MCA/601/2019	29/07/2019	CHIRAG HARSHADKUMAR BHATT,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7807	MCA/602/2019	29/07/2019	BHUMIKABEN JANAKKUMAR BHAVSAR,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7808	MCA/603/2019	29/07/2019	NILESH MANOJKUMAR SHETH,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7809	MCA/604/2019	29/07/2019	SUNILKUMAR ASHOKLAL KEWALRAMANI,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR,SECRETARY	NOTICE SERVED,UNSERVED WANT OF TIM,MR UDAYAN P VYAS
7810	MCA/605/2019	01/07/2019	NANDVA KANTIBHAI BHIMJIBHAI,	MR GAURAV CHUDASAMA	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION,DISTRICT PRIMARY EDUCATION OFFICER	
7811	MCA/607/2019	28/11/2019	POOJA W/O PINAK SHUKLA AND D/O MRUGESHBHAI DHIRAJLAL SHUKLA,	MR UMANG H OZA	PINAK ASHOKKUMAR SHUKLA,	MR VAIBHAV N SHETH

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7812	MCA/608/2019	05/07/2019	FAKIR (JUNEJA) BHARMALSHA MAMADSHA,	MR NK MAJMUDAR	MR. HAREET SHUKLA,SECRETARY, REVENUE DEPARTMENT,MR. SANDIP J. SANGLE, COLLECTOR , BANASKANTHA,MR. V.C. BODANA, DEPUTY COLLECTOR,MR. N.K. BHAGOVA, MAMLATDAR,BHAGWANBHAI MODABHAI PATEL,SHANTABEN JETHAJI BRAHMAN	
7813	MCA/610/2019	17/09/2019	POONAMBEN W/O ANILBHAI KLHVE AND D/O CHHAGANBHAI HARISHCHANDRA,	MR MAHENDRA U VORA	ANILBHAI JAYSINGBHAI KLHVE,	MR RAXIT J DHOLAKIA
7814	MCA/611/2019	11/02/2020	VAISHALIBEN D/O VINODCHANDRA CHAVDA,	HCLS COMMITTEE,MS URMILA N DESAI	HITESHBHAI NATWARLAL YADAV,	MR KIRIT R PATEL,HCLS COMMITTEE
7815	MCA/613/2019	05/08/2020	B R ACHARYA,	MR BHUSHAN B OZA	PANKAJKUMAR B THAKAR,KAMAL DAYANI AT PRESENT MANOJ AGRAVAL IAS THE SECRETARY	GOVERNMENT PLEADER
7816	MCA/614/2019	09/07/2019	DINESHBHAI KESHAJI PRAJAPATI,	MR. NISHIT P GANDHI	DISTRICT SUPERINTENDENT OF POLICE PRADIP SEJUL,POLICE INSPECTOR S.B.SHARMA	
7817	MCA/616/2019	25/09/2019	NANDABEN D/O LALJIBHAI THAKOR WIFE OF MAHESHJI KAPURJI THAKOR,	MR NIRAV K PADHIYAR	THAKOR MAHESHJI KAPURJI,	(MR RG CHHARA),JIGNESHKUMAR M NAYAK
7818	MCA/617/2019	05/08/2019	DHANKIBEN WD/O MANGLUBHAI POSALYABHAI RUPABHAI,JAGDISHBHAI MANGLUBHAI,SOMLUBHAI ZIPARBHAI BHOYA,DAYALBHAI DEVJIBHAI,BACHUBHAI DEVJIBHAI,DHAKALBHAI DEVJIBHAI,UTTAMBHAI DEVJIBHAI,RATANBHAI LACHHIYABHAI CHAUDHARY	MR. NISHIT P GANDHI	S J CHAUDHARY THE MAMLATDAR,J K PRAJAPATI	NOTICE SERVED BY DS
7819	MCA/618/2019	23/08/2019	LATABEN NATVARBAHI PANCHAL,	MS. ALKA B VANIYA	HASMUKHBHIA NATVARBHAI PANCHAL,	
7820	MCA/621/2019	19/08/2019	BALVANTBHAI HIRJIBHAI VARIYA,	MS. KRUTI M SHAH	STATE OF GUJARAT,DEVELOPMENT COMMISSIONER,VARUNKUMAR BARANWAL,TALUKA DEVELOPMENT OFFICER,TALLATI CUM MANTRI,SARPANCH,MOHANBHAI RAVAL X - SARPANCH,KANTUBEN JASUBHAI KATARIYA	NOTICE SERVED
7821	MCA/622/2019	09/12/2019	SMITABA W/O PRADIPBAHI KHUMAN D/O LALITBAHI MULUBHAI DHANDHAL,	MOHSINKHAN A KOREJA	PRADIPBHAI VALKUBHAI KHUMAN,	NEHABEN A SONI
7822	MCA/623/2019	15/07/2019	RAJSHRIBEN CHANDRAKANT SHUKLA,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7823	MCA/624/2019	15/07/2019	LAXMIBEN VASRAMBHAI TIMANIYA W/D.OF VASRAMBHAI RAMABHAI TIMANIYA,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7824	MCA/625/2019	15/07/2019	MANABEN DHANJIBHAI CHAUHAN,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7825	MCA/626/2019	15/07/2019	DEVSHIBHAI RANABHAI CHAUHAN SINCE DECD. THROUGH HIS LEGAL HEIRS AND LRS,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7826	MCA/627/2019	15/07/2019	MADHUSUDAN RAMSHANKAR PATHAK SINCE DECEASED THROUGH HEIRS,GITABEN MADHUSUDAN PATHAK,SHAILESHBHAI MADHUSUDINBHAI PATHAK (EXPIRED),MANISH MADHUSUDAN PATHAK	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7827	MCA/628/2019	15/07/2019	HARIBHARTHI CHANABHARTHI SINCE DECEASED THROUGH HIS HEIRS,JAYABEN BHARTHI (SINCE DCSD),SANJAY HARI BHARTHI	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7828	MCA/629/2019	15/07/2019	PRABHKAR DHIRAJLAL SHAH,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7829	MCA/630/2019	15/07/2019	SAVITABEN CHAMPAKLAL PARIKH,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	
7830	MCA/631/2019	15/07/2019	KISHOR BHANA VADHER S/O BHANA HIRA VADHER,	MS HARSHAL N PANDYA	JAYANTI S RAVI,ARVIND AGRAWAL, IAS,DR. JAYANTI S. RAVI,S. S. THAKARE,JIGNESH PARMAR,JATIN MEHTA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7831	MCA/632/2019	15/07/2019	MEGHNABEN ASHITBHAI DESAI,	MR P P MAJMUDAR	CHIRAG KANTIBHAI PATEL,	
7832	MCA/634/2019	16/07/2019	JILUBHAI OSMAN SANDH,	MR DILIP P JOSHI	STATE OF GUJARAT,SHIVANAND JHA, DIRECTOR GENERAL OF POLICE,SHRI. SAURABH TOLUMBIA, SUPERINTENDENT OF POLICE,MR. MUDENDRASINH N. CHAUHAN, POLICE INSPECTOR	
7833	MCA/635/2019	25/07/2019	PRIYANKABEN D/O DILIPBHAI GOHEL W/O BHARGAVBHAI RAJNIBHAI GOHEL,	MR VISHAL B MEHTA,ANAND S TAILOR	BHARGAVBHAI RAJNIBHAI GOHEL,	MR KALPESH M PANDIT
7834	MCA/636/2019	16/07/2019	PARESHBHAI KHODABHAI VASOYA,	MR. JAIMIN R DAVE,PRIYANK S DAVE,SHIVAM D PARIKH	KARANSINH V CHUDASMA,	
7835	MCA/640/2019	14/08/2019	NARESHBHAI BHIKHABHAI VASAVA,	MS RATNA VORA	SUNDEEPBHAI BHANUBHAI VASAVA,KOMALBHAI P. BHATT,ASHOKBHAI KANTIBHAI PATEL	GOVERNMENT PLEADER,NOTICE SERVED
7836	MCA/643/2019	16/07/2019	CHHAGANLAL DOLATAM MEVADA,	MR NK MAJMUDAR	SATISH SHARMA , COMMISSIONER OF POLICE,MR. M.V. KIKANI , POLICE INSPECTOR	
7837	MCA/645/2019	31/07/2019	CHIRAGBHAI MAHASUKHBHAI PANDYA,	MR P P MAJMUDAR,YAGNESHKUMAR S JOSHI	RAJIVKUMAR GUPTA (IAS),AARADHNA SAHOO (IFS)	DS AFF.NOT FILED (N)
7838	MCA/646/2019	19/08/2019	RAJESHBHAI RAVJIBHAI PARMAR,	MR HARSHAD K PATEL	JAYANT N UPERIYAM , CIVIL SURGEON AND SUERINTENDENT,SHRI J.A. DAMOR , ADMINISTRATIVE OFFICER	NOTICE NOT RECD BACK
7839	MCA/647/2019	17/07/2019	ABDUL RAHIM FAKIR MOHAMMED GHANCHI,	FOUZAN N SONIWALA	B.D. GAMAR,V.D. VALA	
7840	MCA/648/2019	22/07/2019	GIRISHCHANDRA ISHWARLAL SHUKLA,	MR RASHMIN MAKWANA	SHRI MUKESH KUMAR IAS COMMISSIONER,	
7841	MCA/649/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,HOTEL SAHEJ PALACE PVT. LTD,DILIP CHHABILDAS BRAHMBHATT,HARSHA DILIPBHAI BRAHMBHATT,JAYSHREE NACHIKETA BRAHMBHATT	
7842	MCA/650/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,JAYSHREE NACHIKETA BRAHMBHATT	
7843	MCA/651/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,HOTEL SAHEJ PALACE PVT. LTD,DILIP CHHABILDAS BRAHMBHATT,HARSHA DILIPBHAI BRAHMBHATT,JAYSHREE NACHIKETA BRAHMBHATT	
7844	MCA/652/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,HOTEL SAHEJ PALACE PVT. LTD,DILIP CHHABILDAS BRAHMBHATT,HARSHA DILIPBHAI BRAHMBHATT,JAYSHREE NACHIKETA BRAHMBHATT	

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7845	MCA/653/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,HOTEL SAHEJ PALACE PVT. LTD,DILIP CHHABILDAS BRAHMBHATT,HARSHA DILIPBHAI BRAHMBHATT,JAYSHREE NACHIKETA BRAHMBHATT	
7846	MCA/654/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,HOTEL SAHEJ PALACE PVT. LTD,DILIP CHHABILDAS BRAHMBHATT,HARSHA DILIPBHAI BRAHMBHATT,JAYSHREE NACHIKETA BRAHMBHATT	
7847	MCA/655/2019	22/07/2019	LEGAL HEIRS OF BHAGVATIPRASAD DAHYALAL RAO,HARSHADABEN DEVENDRA BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO,BHARTIBEN NANDKISHOR BAROT D/O BHAGVATIPRASAD DAHYALAL RAO,NILAMBEN RAJESHKUMAR BRAHMBHATT D/O BHAGVATIPRASAD DAHYALAL RAO	MR MK VAKHARIA	STATE OF GUJARAT,JAYSHREE NACHIKETA BRAHMBHATT	
7848	MCA/656/2019	22/07/2019	KETUL SURESHBHAI SHAH,KHETABHAI JAGMALBHAI OLAKIYA,MAHESHBHAI PRAMODRAY TRIVEDI,ISHWARBHAI JEEVAJEE MARWADI	DIPAK N JOSHI,NIRZARI H JOSHI	CHAIRMAN (SHRI SHANKARBHAI R DALWADI),MANAGING DIRECTOR MR AK JHA IFS,PERSONNEL MANAGER MR NR SHARMA,STATE OF GUJARAT,P R AND COMPANY MR RAJUBHAI VASANI	
7849	MCA/658/2019	28/11/2019	JANAVIBEN JITESHBHAI RANAPARA D/O OF JITESHBHAI NIMACHANDBAHI RANAPARA,	MR VIRAL V DAVE,MR BHAVIK J PANDYA	GAURANG PRAFULCHANDRA RAJYAGURU,	MR. BHAUMIK DHOLARIYA
7850	MCA/659/2019	28/02/2020	MUKESHBHAI MAVJIBHAI KATARA,	DR. HARDIK K RAVAL	V G MARKNA,B.P.JOSHI,A.R.KATARA	MR DIPAK R DAVE
7851	MCA/660/2019	26/08/2019	JYOTIBEN D/O BHAGVANDAS SOLANKI AND W/O GAURAV MANHARBHAI SOLANKI,	AVANI V PATEL	GAURAV MANHARBHAI SOLANKI,	NOTICE SERVED BY DS
7852	MCA/661/2019	16/12/2019	GOVIND HARKHA MAKWANA,	MR DHRUV K DAVE	NIKITA JERAMBAHI REVAR,	PARTY IN PERSON
7853	MCA/662/2019	16/09/2019	RAJSHREE AUTO ENTERPRISE,	VISHAL S AWTANI	STATE OF GUJARAT,THE COMMERCIAL TAX OFFICER(1)	
7854	MCA/663/2019	09/12/2019	RANJANBEN D/O NARSHIBHAI AALABHAI CHAVDA AND W/O PARMAR TARUNBHAI CHATURBHAI,	MR.PRASHANT B SHARMA	TARUNBHAI CHATURBHAI PARMAR,	RULE SERVED
7855	MCA/666/2019	25/11/2019	NISHABEN WIFE OF DINESHBAHI SHAMJIBAHI RIBADIYA,	MR RH RUPARELIYA,MS.NEHA R RUPARELIYA,JAIVIK UDAY BHATT	DINESHBHAI SHAMJIBAHI RIBADIYA,	MR PREMAL S RACHH
7856	MCA/668/2019	20/11/2019	SHRIMALI JAYSHRIBEN W/O SURESHKUMAR MOHANBHAI D/O SADHU PREMDAS GULABDAS,	MR PARESH A. PATEL,MS RINAL P SHAH	SHRIMALI SURESHKUMAR MOHANBHAI,	RULE SERVED BY DS
7857	MCA/669/2019	31/07/2019	GOPALNAGAR CO OP HOUSING SOCIETY LTD,	(MR SANDEEP N BHATT)	DUDHIBEN MULJIBHAI PATEL,LH AND REPRESENTATIVE OF DECD BAVALAL KESHABHAI PATEL,YASHPALSINH JIYUBHA CHUDASMA,MANHARLAL BAVABHAI TILALA,JAYANTIBHAI BAVABHAI TILALA,BABULAL BAVABHAI TILALA,CHETANBHAI BAVABHAI TILALA,SAVITABEN VALLABHBHAI AJUDIA	
7858	MCA/671/2019	13/02/2020	SONALBEN W/O RAHULBHAI HARISHBHAI NAYAK AND D/O KAMUBEN CHAUDHARY,	MR VD PARGHI	RAHULBHAI HARISHBHAI NAYAK,	NANAVATI & NANAVATI
7859	MCA/673/2019	29/11/2019	RAMILABEN ASHOKBHAI SALEDIYA D/O LALJIBHAI MAKANBHAI JODHANINI,	HCLS COMMITTEE,RICHA SHAH	ASHOKBHAI SAMBHUBHAI SALEDIYA,	DS AFF.NOT FILED (N)
7860	MCA/676/2019	29/07/2019	AVANIBEN MAHESHCHANDRA MATAD,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR, DIRECTOR,SECRETARY	,NOTICE SERVED BY DS
7861	MCA/680/2019	24/07/2019	RAMJI SHAMJI PINDORIYA,	(MR MAULIK J SHELAT)	DISTRICT DEVELOPMENT OFFICER,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7862	MCA/681/2019	25/07/2019	DEVIDAS VIRMUL MULCHANDANI,	MR UM SHASTRI	SHRI N.J. PANCHAL, POLICE OFFICER IN CHARGE,SHRI KALPESH CHAVDA, DY. SUPERINTENDENT OF POLICE	
7863	MCA/682/2019	29/07/2019	MALTIBEN NATVARLAL DAVE,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR, DIRECTOR,SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED BY DS
7864	MCA/683/2019	29/07/2019	KHUSHBU SHAILESHBHAI PATEL,	VISHAL S AWTANI	STATE OF GUJARAT,ANIL TOMAR, DIRECTOR,SECRETARY	NOTICE NOT RECD BACK,NOTICE SERVED BY DS
7865	MCA/688/2019	19/09/2019	SANGEETABEND/O GAUTAMBHAI BHUPATBHAI CHUNARA W/O MAYURBHAI RAVJIBHAI CHUNARA,HARISH MAYURBHAI CHUNARA	HCLS COMMITTEE,MR. DIVYANG A RAMANI	MAYURBHAI RAVJIBHAI CHUNARA,	MR KAMLESH B BHAVSAR,MR HEMANT B RAVAL
7866	MCA/691/2019	22/11/2019	DHARA D/O PRADIPKUMAR CHIMANLAL BAROT AND W/O KUMAR BRAHMBHATT,	AMIRAJ R BAROT	KUMAR MAHESHBHAI BRAHMBHATT,	RULE SERVED
7867	MCA/693/2019	28/02/2020	SARDABEN POPATJI THAKOR WD/O LATE POPATJI AJAJI THAKOR,CHIRAG POPATJI THAKOR,PANKAJ KUMAR POPATJI THAKOR	,MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI M.Y. DAKSHINI (IAS)	NOTICE SERVED BY DS,MR HS MUNSHAW
7868	MCA/694/2019	20/10/2020	SHAISHAV PUBLICITY COMPANY THROUGH PROPRIETOR SHAISHAV BAKULESH MEHTA,SHAISHAV BAKULESH MEHTA	MR AJAY S JAGIRDAR	THE MUNICIPAL CORPORATION OF THE CITY OF AHMEDABAD,ESTATE OFFICER, ADVERTISING DEPARTMENT,STATE OF GUJARAT,STATE OF GUJARAT,UNION OF INDIA,GOODS AND SERVICES TAX COUNCIL	
7869	MCA/695/2019	01/08/2019	JAGRUTIBEN BHALJIBHAI SOLANKI,	MR VAIBHAV A VYAS	PRAVINBHAI AMBALAL PARMAR,	
7870	MCA/696/2019	17/09/2019	KHYATIBEN KIRANSINH BHATI D/O VIKRAMSINH SARDARSINH,	MR.KISHAN PRAJAPATI,MR VISHVAJITSINH D CHAUHAN	KIRANSINH PRUTHVISINH BHATI,	D K PATEL,HASMUKH J NENUJI
7871	MCA/697/2019	14/11/2019	MONABEN DINESHKUMAR TEJVANI D/O CHETANDAS GIDVANI,	MR A A ZABUAWALA	DINESHKUMAR NARAYANDAS TEJVANI,	MR V B MALIK
7872	MCA/698/2019	05/08/2019	THE SR. DIVISIONAL MANAGER, LIC OF INDIA,	MR AKSHAT KHARE	M S GADVI, DY. COLLECTOR,SMT. HIRAL THAKAR, CHIEF OFFICER	NOTICE SERVED BY DS
7873	MCA/699/2019	02/08/2019	BABUBHAI BECHARBHAI VADAGANTH,	MR HARNISH V DARJI	MANJULABEN ASHOKHBHAI FOSI,	
7874	MCA/701/2019	23/09/2019	GORAL W/O JOGIN OZA D/O BHARATBHAI RAMANLAL TRIVEDI,	MR.JAY S SHAH	JOGIN KISHANBHAI OZA,	MS SD RAMI
7875	MCA/703/2019	05/08/2019	RAMESHCHANDRA HIRALAL PATEL,	P K NAYAK	ANUPKUMAR SINGH, COMMISSIONER OF POLICE, AHMEDABAD CITY,	
7876	MCA/705/2019	20/02/2020	NANDUBEN SAMATBHAI JAMBUKIYA,	MR PREMAL S RACHH	SAMATBHAI DEVJIBHAI JAMBUKIYA,	SERVED BY RPAD (R)
7877	MCA/706/2019	09/09/2019	GIRA PRATIK JOSHI,	MR DHARMENDU PANDYA,MR JIGNESH L HAJARE	PRATIK RANJITBHAI JOSHI,	MR NIRAJ J SHARMA
7878	MCA/707/2019	14/02/2020	UDAYKUMAR VINUBHAI SHAH,	MS. SHIVANGI M RANA,PAULOMEE M MEHTA	STATE OF GUJARAT, THROUGH THE SECRETARY, MR. S.B. VASAVA,STATE OF GUJARAT THROUGH SMT. SANGEETA SINGH THE ADDITIONAL CHIEF SECRETARY (PERSONAL),GUJARAT PUBLIC SERVICE COMMISSION THROUGH ITS SECRETARY SHRI. G.T. PANDYA	GOVERNMENT PLEADER,MR PREMAL R JOSHI
7879	MCA/712/2019	10/01/2020	SAVDASBHAI RAMSIBHAI KARMUR,	MS ASHLESHA M PATEL	MUNIR VORA,THE CHIEF ADMINISTRATIVE OFFICER,MR. NILESH M. PATEL, THE CHIEF ENGINEER , ZONE-3,MR. LAXMANBHAI S. KOTA, THE EXECUTIVE ENGINEER,MR. LAXMANBHAI M. SINDHAL , THE SUPERINTENDING ENGINEER	NOTICE SERVED,MR MEHUL H RATHOD

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7880	MCA/713/2019	10/01/2020	SHAILESHBHAI PRAVINCHANDRA PATEL,	MS ASHLESHA M PATEL	MUNIR VOHRA , THE CHIEF ADMINISTRATIVE OFFICER,MR. NILESH M. PATEL, THE CHIEF ENGINEER , ZONE-3,MR. LAXMANBHAI S. KOTA, THE EXECUTIVE ENGINEER,MR. LAXMANBHAI M. SINDHAL , THE SUPERINTENDING ENGINEER	NOTICE SERVED,MR MEHUL H RATHOD
7881	MCA/714/2019	10/01/2020	DINESHBHAI KARSHANBHAI DELVADIA,	MS ASHLESHA M PATEL	MUNIR VOHRA, THE CHIEF ADMINISTRATIVE OFFICER,MR. NILESH M. PATEL, THE CHIEF ENGINEER , ZONE-3,MR. LAXMANBHAI S. KOTA, THE EXECUTIVE ENGINEER,MR. LAXMANBHAI M. SINDHAL , THE SUPERINTENDING ENGINEER	NOTICE SERVED,MR MEHUL H RATHOD
7882	MCA/715/2019	10/01/2020	BIPINBHAI NATWARLAL GOTECHA,	MS ASHLESHA M PATEL	MUNIR VOHRA, THE CHIEF ADMINISTRATIVE OFFICER,MR. NILESH M. PATEL, THE CHIEF ENGINEER , ZONE-3,MR. LAXMANBHAI S. KOTA, THE EXECUTIVE ENGINEER,MR. LAXMANBHAI M. SINDHAL , THE SUPERINTENDING ENGINEER	NOTICE SERVED,MR MEHUL H RATHOD
7883	MCA/716/2019	12/02/2020	ANKITA W/O MANOJKUMAR BIPINCHANDRA BAROT D/O DEVENDRABHAI BAROT,	RAJDEEPSINH R JODDHA,SANKET K PANDYA	MANOJKUMAR BIPINCHANDRA BAROT,	KUMAR H TRIVEDI
7884	MCA/717/2019	02/07/2020	AMARSINH RAIJIBHAI PAGI,	MR DIPAK R DAVE	A K RAKESH, THE SECRETARY,C. N. RATHWA, EXECUTIVE ENGINEER,J. K. PANCHAL, DEPUTY EXECUTIVE ENGINEER,R. M. PATEL, ACCOUNT OFFICER	GOVERNMENT PLEADER,MR UM SHASTRI
7885	MCA/718/2019	02/07/2020	SURIBEN WD/O LAXMANBHAI MANSUKHBHAI BARIA,	MR DIPAK R DAVE	A K RAKESH, THE SECRETARY,C N RATHWA EXECUTIVE ENGINEER,J K PANCHAL DEPUTY EXECUTIVE ENGINEER,R M PATEL ACCOUNTS OFFICER	GOVERNMENT PLEADER,MR UM SHASTRI
7886	MCA/719/2019	08/08/2019	MAKWANA VIKASHKUMAR VINUBHAI,	MR VD PARGHI	STATE OF GUJARAT, SANGEETA SING (IAS),DISTRICT COLLECTOR, S.K.LANGA,MAMLATDAR, V.R.PATEL,SARPANCH, DHABUBEN PRATAPJI THAKORE,DISTRICT DEVELOPMENT OFFICER, R.R.RAVAL,SECRETARY, PANKAJ KUMAR (IAS),TALUKA DEVELOPMENT OFFICER, G.A.DHANDHALIYA	
7887	MCA/720/2019	08/08/2019	MAKWANA ANILKUMAR SOMABHAI,	MR VD PARGHI	STATE OF GUJARAT,DISTRICT COLLECTOR S.K.LANGA,MAMLATDAR,VR PATEL,SARPANCH DHABUBEN PRATAPJI THAKORE,DISTRICT DEVELOPMENT OFFICER MR R R RAVAL,SECRETARY SMT SANGEETA SINGH IAS,TALUKA DEVELOPMENT OFFICER MR GA DHANDHAIYA	
7888	MCA/723/2019	09/08/2019	MANISHA BRIJESHKUMAR DALWADI,	MR. HJ KARATHIYA,YAGNESHKUMAR S JOSHI	ANIL TOMAR,	
7889	MCA/729/2019	26/11/2019	SWATIBEN VIMALKUMAR JOSHI,	MR PRATIK Y JASANI	VIMALKUMAR RASHMIBHAI JOSHI,	MR BRIJESH K RAMANUJ,MR KEVAL G BRAHMBHATT (BAROT)
7890	MCA/730/2019	22/11/2019	SHREYABEN TUSHARBHAI NALGE D/O OF CHEANBHAI CHAUHAN,	MR PRATIK Y JASANI	TUSHARBHAI ULLASBHAI NALGE,	NOTICE NOT RECD BACK
7891	MCA/731/2019	23/12/2019	VISHWA D/O BHARATBHAI PARIKH W/O GOPESHBHAI DESAI,	MR VISHAL B MEHTA	GOPESHBHAI BHARATBHAI DESAI,	KARAN Y VYAS
7892	MCA/732/2019	06/09/2019	HASUMATIBEN W/O MAHENDRAKUMAR KANTILAL PATEL,	MR NIRAV K PADHIYAR	MAHENDRAKUMAR KANTILAL PATEL,	MR HARNISH V DARJI
7893	MCA/735/2019	13/08/2019	HARUN IBRAHIMBHAI DERAIYA,	MR HASIT H JOSHI	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES, M.S. PATEL,REGIONAL DIRECTOR OF MUNICIPALITIES , GAURANG MAKWANA,DISTRICT COLLECTOR , RAHUL GUPTA,JASDAN NAGARPALIKA, THROUGH ITS CHIEF OFFICER, P.T. MAKWANA	

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7894	MCA/736/2019	13/08/2019	DINESHBHAI MITHABHAI BARAIYA,HANSABEN PREMJIBHAI TIMALIYA,INDUBEN BHAGWANJIBHAI PARMAR	MR HASIT H JOSHI	STATE OF GUJARAT,DIRECTOR OF MUNICIPALITIES , MS. PATEL,REGIONAL DIRECTOR OF MUNICIPALITIES , GAURANG MAKWANA,DISTRICT COLLECTOR, RAHUL GUPTA,JASDAN NAGARPALIKA, THROUGH ITS CHIEF OFFICER, P.T. MAKWANA	
7895	MCA/738/2019	18/10/2019	NISHABEN W/O MEHULKUMAR PRAJAPATI,	MRS NISHA M PARIKH,HCLS COMMITTEE	MEHULKUMAR NARESHBAHI PRAJAPATI,	MR.MRUDUL M BAROT
7896	MCA/739/2019	23/09/2019	MANJUBEN D/O DADUBHAI MAKWANA W/O CHHAGANBHAI MOTIBHAI BHARWAD,	MR SANJAY PRAJAPATI	CHHAGANBHAI MOTIBHAI BHARWAD,	HCLS COMMITTEE,MR. DIVYANG A RAMANI
7897	MCA/741/2019	19/08/2019	PRAVINBHAI RANCHHODBHAI PATEL,	BIREN J PANCHAL	M. K. JADAV, THE PRINCIPAL SECRETARY,AJAYKUMAR JAYANTILAL PATEL, THE SPECIAL LAND ACQUISITION OFFICER,VIJAY LAXMIKANT PARIKH, THE EXECUTIVE ENGINEER	
7898	MCA/742/2019	19/08/2019	PRAVINKUMAR RANCHHODBHAI PATEL,	BIREN J PANCHAL	M. K. JADAV, THE PRINCIPAL SECRETARY,AJAYKUMAR JAYANTILAL PATEL, THE SPECIAL LAND ACQUISITION OFFICER,VIJAY LAXMIKANT PARIKH, THE EXECUTIVE ENGINEER	
7899	MCA/743/2019	24/09/2019	MILAP KAMLESHBHAI SHAH,	MR TARAK DAMANI	VAIDEHI MILAP SHAH D/O NARENDRAKUMAR PARIKH,	MR RAKESH B SHARMA
7900	MCA/751/2019	21/09/2020	INDRAVADAN PARMANANDDAS ANANDJIWALA,ARUNABEN INDRAVADAN ANANDJIWALA	DECEASED LITIGANT,MR BHUSHAN B OZA	J.N.SINGH IAS,ANJU SHARMA IAS,ARVIND AGRAWAL IAS,L P PADALIA IAS,P M MPATEL	GOVERNMENT PLEADER,NOTICE SERVED
7901	MCA/756/2019	06/03/2020	PRAGNABEN DIPAKBHAI VYAS,	MR. MAULIK M SONI	DIPAKBHAI HASMUKHBHAI VYAS,	MS HARSHAL N PANDYA
7902	MCA/757/2019	24/06/2020	SHANTABEN VINODBHAI PATEL,	MS ROOPAL R PATEL	STATE OF GUJARAT,DISTRICT DEVELOPMENT OFFICER,DISTRICT DEVELOPMENT OFFICER,EXECUTIVE ENGINEER,TREASURE OFFICERR, S.B. KHAPED,THE STATE OF GUJARAT, THE PRINCIPAL SECRETARY,	,GOVERNMENT PLEADER,MR HS MUNSHAW
7903	MCA/762/2019	22/11/2019	JAYESH KANTILAL SHAH,	MR KASHYAP R JOSHI	VASUNDHARABEN BALUBHAI PATEL - TALUKA PRIMARY EDUCATION OFFICER,JAISINGHBHAI MANUBHAI KHARADI - DISTRICT PRIMARY EDUCATION OFFICER,NAVSUBHAI KALUBHAI PADHER - DISTRICT ASSISTANT OBSERVER,AZIZUDDIN H SHAIKH - DISTRICT TREASURY OFFICER	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA
7904	MCA/765/2019	28/08/2019	GUJARAT STATE LABOUR FEDERATION,	MR DIPAK R DAVE	R P CHAUDHARY, DISTRICT RURAL DEVELOPMENT AGENCY,A K AASAL	
7905	MCA/767/2019	28/11/2019	PUNAMBEN TEKCHANDBHAI POPAT,	HCLS COMMITTEE,MS KINJAL R PATEL	TEKCHANDBHAI DOLATRAM POPAT,	NOTICE SERVED
7906	MCA/768/2019	06/01/2020	SANTABEN BHANUPRASAD JOSHI WD/O BHANUPRASAD M JOSHI,	MS TEJAL K SHAH	JAYDIP NARAYAN SINGH, SECRETARY,D.B. RAHEVAR(IAS), DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,MS RV ACHARYA
7907	MCA/769/2019	28/08/2019	MUNGARA MUKESHBHAI JIVRAJBHAI,SHEKHVA RANJITBHAI NAGABHAI,VADHVANA HANIFBHAI IBRAHIMBHAI,GAJERA JAYESHBHAI SAVJIBHAI,VANSH RAJABHAI UKABHAI,VYAS MAHESHBHAI RAMSHANKARBHAI	MS SEJAL K MANDAVIA	SAURABH SINGH, SUPERINTENDENT OF POLICE,VADHVANA HANIFBHAI UBRAHIMBHAI,GAJERA JAYESHBHAI SAVJIBHAI,VANSH RAJABHAI UKABHAI	
7908	MCA/770/2019	25/06/2020	SOLANKI VINODKUMAR DANJIBHAI,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7909	MCA/771/2019	25/06/2020	KEYURKUMAR RAMESHCHANDRA PATEL,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7910	MCA/772/2019	25/06/2020	RATHOD DHARMENDRA SOMABHAI,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7911	MCA/773/2019	25/06/2020	GHANSHYAMSINH MOHABATSINH SOLANKI,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7912	MCA/774/2019	25/06/2020	VINODKUMAR BABUBHAI PATEL,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7913	MCA/775/2019	25/06/2020	JALPABEN RAMESHBHAI PATEL,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7914	MCA/776/2019	17/01/2020	SUHANI D/O PRAVEENBHAI PUJARA WIFE OF ANKIT JASVANTLAL DAVDA,	MR VR HALANI	ANKIT JASVANTLAL DAVDA,	MR NV GANDHI
7915	MCA/779/2019	23/01/2020	BHAGYSHREEBA WIFE OF DUSHYANTSINH NATARVARSINH SOLANKI,	MR SHIVANG M SHAH	DUSHYANT NATVARSINH SOLANKI,JAYRAJSINH INDRAJITSINH DEWDA	MR MANISH S SHAH,PRATIK K KHUBCHANDANI
7916	MCA/780/2019	20/12/2019	DEVABHAI MULUBHAI MORI,	MR MURALI N DEVNANI	S B VASAVA OR HIS SUCCESSOR IN OFFICE,YOGESHBHAI MANILAL CHAVDA OR HIS SUCCESSOR IN OFFICE,SURESHBHAI R. PATEL OR HIS SUCCESSOR IN OFFICE, EXECUTIVE ENGINEER	NOTICE SERVED
7917	MCA/782/2019	25/06/2020	THAKOR JAYDEEPSINH RANPALSINH,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,PONGUMATLA BHARATI	MR AD OZA
7918	MCA/783/2019	25/06/2020	DIPESHKUMAR DIPAKBHAI BHATIYA,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7919	MCA/784/2019	25/06/2020	SHAH POOJABEN JAYESHBHAI,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,PONGUMATLA BHARATI	MR AD OZA
7920	MCA/785/2019	25/06/2020	NIRAVKUMAR RAMABHAI PATEL,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,PONGUMATLA BHARATI	MR AD OZA
7921	MCA/786/2019	25/06/2020	NIRAJKUMAR HARSHADBHAI PATEL,	MR. BHAUMIK P PATEL	PATEL DINESHKUMAR SHANKARBHAI, JOINT DIRECTOR,MS. PONGUMATLA BHARATI	MR AD OZA
7922	MCA/787/2019	17/10/2019	KHUSBU SATISHBHAI CHUDASMA,	MR SAMIR AFZAL KHAN	KAMAL ARVINDBHAI VAGHELA,	DENISH V MAVADHIYA
7923	MCA/788/2019	09/09/2019	PURANI RINA SHYAMALBHAI,	HARSH V GAJJAR	SMT. JAYANTI RAVI,PUNAMCHAND PARMAR,ARVIND AGARWAL,VD. BHAVNA PATEL,M.N. SHAIKH,DINESH DASA	
7924	MCA/789/2019	09/09/2019	VANDANA PANKAJKUMAR RAVAL,	HARSH V GAJJAR	JAYANTI RAVI,PUNAMCHAND PARMAR,ARVIND AGARWAL,VD. BHAVNA PATEL,M.N. SHAIKH,DINESH DASA	
7925	MCA/790/2019	09/09/2019	PURANI DIPTI SHYAMALBHAI,	HARSH V GAJJAR	JAYANTI RAVI,PUNAMCHAND PARMAR,ARVIND AGARWAL,VD. BHAVNA PATEL,M.N. SHAIKH,DINESH DASA	
7926	MCA/794/2019	04/12/2019	PAYALBEN W/O AMITKUMAR PATEL D/O NATVARBHAI PATEL,	(MR FB BRAHMBHATT),MR.D H PANCHAL	AMITKUMAR NARENDRABHAI PATEL,	MR. NISARG D SHAH
7927	MCA/796/2019	04/12/2019	BHUMIKABEN PRAVINBHAI SOLANKI WIFE OF HIRENBHAI RAJESHKUMAR SHAH,	HCLS COMMITTEE,MR PV PATADIYA	HIRENBHAI RAJESHKUMAR SHAH,	MR RAJESH K SHAH
7928	MCA/798/2019	21/09/2020	AVANTIKABEN LAXMISHANKAR BHATT,BALDEVBHAI AMBALAL PATEL	MR. PANAM C SONI	PANKAJ JOSHI IAS SECRETARY OR HIS SUCCESSOR,ARVIND AGRAWAL IAS SECRETARY OR HIS SUCCESSOR,ANJU SHARMA IAS PRINC.SECOR SUCCESSOR,COMMISSIONER OF HIGER EDUCATION	GOVERNMENT PLEADER,NOTICE SERVED
7929	MCA/799/2019	09/09/2019	VISHWASHANTI SOCIETY,	MR. NISHIT P GANDHI	C.M.PANAKHANIYA CITY SURVEY SUPRITENDENT, DEESA,	
7930	MCA/801/2019	18/12/2019	JAYABEN NARENDRABHAI PRAJAPATI,	MR VAIBHAV N SHETH	ALPESHBHAI HASMUKHBHAI PRAJAPATI,	MR. DHAVAL G BAROT,RAJDEEPSINH R JODDHA,SANKET K PANDYA
7931	MCA/802/2019	09/09/2019	SURENDRASINH NARAYANSINH CHAVDA S/O LATE SHRI NARAYANSINH CHAVDA,	MS UTPALA S BORA	J M JOSHI, UNDER SECRETARY,SHRI R.V. ASARI	
7932	MCA/803/2019	09/09/2019	MICROMAX INFORMATICS LIMITED,	MR AR GUPTA,ADITYA A GUPTA	STATE OF GUJARAT,K.S. PANDYA, JOINT TAX COMMISSIONER(APPEALS),DEPUTY COMMISSIONER SALES TAX(CORPORATE-1),COMMERCIAL TAX OFFICER	
7933	MCA/807/2019	25/11/2019	RINABEN W/O PRAKASHBHAI JADAV D/O KESHAVBHAI PARMAR,	JEET Y RAJYAGURU	PRAKASHBHAI HARILAL JADAV,	NOTICE SERVED BY DS

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7934	MCA/808/2019	06/02/2020	KAJALBEN JAGDISHCHANDRA PATEL,	HCLS COMMITTEE,MS SHUBHA B TRIPATHI	GIRISHKUMAR ISHWARBHAI PARMAR,	RULE SERVED
7935	MCA/813/2019	16/12/2019	AMIT DINESHBHAI THAKKAR,	MR YV BRAHMBHATT	MEGHABEN W/O AMITBHAI DINESHBHAI THAKKAR,	MS FORAM U TRIVEDI,MR SHAILESH T DESAI
7936	MCA/814/2019	23/12/2019	VISHWABEN WIFE OF JIGNESH JAGDISHBHAI PATEL D/O MAHENDRABHAI KARSHANDAS PATEL,	MR DAXAY D PATEL	JIGNESH JAGDISHBHAI PATEL,	SERVED BY RPAD (R)
7937	MCA/816/2019	13/02/2020	ANKITABEN ABHAYBHAI KHATARIYA,	MR RAXIT J DHOLAKIA,PRIYANK A TRIVEDI	ABHAYBHAI ASHOKBHAI KHATARIYA,	MR. SHIVANG S LALANI,HARDIK D MEHTA
7938	MCA/817/2019	03/10/2019	BHARTIBEN W/O ARJUNJI THAKORE AND D/O RAMAJI THAKORE,	(DEVDUTT V VYAS)	ARJUNJI VARSANGJI THAKORE,	REFUSED SERVED (N)(10)
7939	MCA/820/2019	18/10/2019	BINABEN W/O RANVIRBHAI MANUBHAI PATEL,	MR LAXMANSINH M ZALA,DAHYABHAI S PARMAR	RANVIRBHAI MANUBHAI PATEL,	MR AMIT N CHAUDHARY,MONTUBHAI G PATEL
7940	MCA/823/2019	19/09/2019	JANI JAYKRUSHNA BIPINCHANDRA,	MR ANVESH V VYAS	BHAVANABEN PATEL, THE DIRECTOR,PARUL JOSIH, THE PRINCIPLE STATE MODEL AYURVEDA COLLEGE	
7941	MCA/824/2019	21/09/2020	SURESHCHANDRA PUNAMCHAND MEHTA,ANANTRAY RANCHHODBHAI SHUKLA,INDRAVADN SOMCHAND SHAH,SURENDRA KANTILAL SHAH,JAGDISH DALPATBHAI MEHTA,RAUJITSINH GOPALSINGH AMBLA,TANAK CHOTALAL SHAH,JATIN NAVINCHANDRA SHAH,VITHALBHAI MULJIBHAI PARMAR,JETHABHAI RENCHHODBHAI CHAUDHARI,VILASGIRI LALGAR GOSWAMI,RAKESHKUMAR RASIKLAL SHAH,SURESH BADRIPRASAD PANCHOLI,ASHOKBHAI RASHIKBHAI DALAL	MR DHARMESH V SHAH	PANKAJ JOSHI IAS OR HIS SUCCESSOR,ARVIND AGRAWAL (IAS) OR HIS SUCCESSOR,ANJU SHARMA IAS PRINCIPAL SECRETARY OR HIS SUCCESSOR,COMMISSIONER OF HIGHER EDUCATION J M PALADIA	GOVERNMENT PLEADER
7942	MCA/825/2019	20/08/2020	ASHAMBEN JUVANSINH BARIA,KESHAMBEN ARATSINH BARIA,CHANDABEN VALABHAI BARIA	MR DIPAK R DAVE,MR.S D MOTWANI	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER,ACCOUNT OFFICER	NOTICE SERVED,MR UM SHASTRI
7943	MCA/828/2019	23/10/2019	TARABEN VINUBHAI RANA,	MR Y J PATEL	DHIRAJBHAI BHOJABHAI RANA,	MALAV M MULANI
7944	MCA/830/2019	24/10/2019	DHARMISTHABEN W/O KIRANBHAI DAVE,	MR KRUNAL G PATEL	KIRANBHAI JAYADEVBHAI DAVE,	RULE SERVED BY DS
7945	MCA/832/2019	24/06/2020	PINKAL DHARMESH PATEL,	MR HARISH K BAROT	TEJAS SONI, JOINT SECRETARY, THE GUJARAT PUBLIC SERVICE COMMISSION THROUGH CHAIRMAN/SECRETARY,	MR SHIVANG J SHUKLA
7946	MCA/834/2019	20/11/2019	BINDRA MAULIK SHAH D/O CHINUBHAI MANTHANLAL SHAH,	NISARG S SHAH	MAULIK VINODBHAI SHAH,	REFUSED SERVED (N)(10)
7947	MCA/837/2019	23/01/2020	LATABEN D/O RAHUBHAI RATHOD AND W/O DINESHBHAI MAKWANA,	D H KANTHARIYA,PIYUSH H KANTHARIA	PUNAM SING GHISA SING,MSABHAI BHAGWANBHAI DANGAR,NEW INDIA INSURANCE COMPANY LTD,RAHUHAI VITTHALBHAI RATHOD,L AND T INSURANCE COMAPNY LTD	NOTICE SERVED,NOTICE UNSERVED,MR YOGI K GADHIA
7948	MCA/838/2019	23/01/2020	MINOR NIRALI DINESHBHAI MAKWANA,	D H KANTHARIYA,PIYUSH H KANTHARIA	PUNAM SING GHISA SING,MSABHAI BHAGWANBHAI DANGAR,NEW INDIA INSURANCE COMPANY LTD,RAHUHAI VITTHALBHAI RATHOD,L AND T INSURANCE COMAPNY LTD	NOTICE SERVED,NOTICE UNSERVED,MR YOGI K GADHIA
7949	MCA/841/2019	04/12/2019	PURVANSHIBEN CHANDUBHAI PATEL,	MR ROMIL L KODEKAR	BHOJANI KIRANKUMAR RAMESHBHAI,	MR NK MAJMUDAR
7950	MCA/845/2019	10/10/2019	PAYAL CHIRAG SHAH,	MR NITIN T GANDHI	CHIRAG RAMNIKLAL SHAH,	NOTICE SERVED BY DS
7951	MCA/850/2019	20/09/2019	KIRIT JAMNADAS MALAVIYA,	MR. NILAY A THAKER	STATE OF GUJARAT,G.T. PARMAR,SHARAD SINGHAL	
7952	MCA/851/2019	25/09/2019	BAJAJ FINANCE LTD,	DHRUVIK K PATEL,KALPESH R PATEL	DR. VIKRAM PANDEY, DISTRICT COLLECTOR, AHMEDABAD,	
7953	MCA/852/2019	20/12/2019	GEETABEN KHIMABHAI ANTROLIYA,	HCLS COMMITTEE,MS. BHAVNA D ACHARYA	ASHWINBHAI MALDEBHAI DAKI,	RULE SERVED
7954	MCA/854/2019	21/10/2019	REVABHAI BECHARBHAI MAKWANA,	ADITI S RAOL	PANKAJ BAROT, THE CHIEF OFFICER, PALANPUR NAGAR PALIKA,	MR MEHUL H RATHOD

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7955	MCA/855/2019	21/10/2019	JOSHI PRAVINBHAI SHOBHAGCHAND,	ADITI S RAOL	PANKAJ BAROT, THE CHIEF OFFICER, PALANPUR NAGAR PALIKA,	NOTICE NOT RECD BACK
7956	MCA/856/2019	21/10/2019	JOSHI BHARTIBEN AMRATLAL,	ADITI S RAOL	PANKAJ BAROT, THE CHIEF OFFICER, PALANPUR NAGAR PALIKA,	NOTICE NOT RECD BACK
7957	MCA/857/2019	21/10/2019	JOSHI RATANBEN GANPATBHAI,	ADITI S RAOL	PANKAJ BAROT, THE CHIEF OFFICER, PALANPUR NAGAR PALIKA,	NOTICE NOT RECD BACK
7958	MCA/858/2019	21/10/2019	JOSHI JITENDRAKUMAR CHIMANBHAI,	ADITI S RAOL	PANKAJ BAROT, THE CHIEF OFFICER, PALANPUR NAGAR PALIKA,	NOTICE NOT RECD BACK
7959	MCA/859/2019	21/10/2019	PARMAR TALSIBHAI PACHANBHAI,	ADITI S RAOL	PANKAJ BAROT, THE CHIEF OFFICER, PALANPUR NAGAR PALIKA,	NOTICE NOT RECD BACK
7960	MCA/862/2019	14/02/2020	SHRUHADUM PETROLEUM,	MR HR PRAJAPATI	HINDUSTAN PETROLEUM CORPORATION LIMITED,	MR.MANAN BHATT
7961	MCA/866/2019	28/02/2020	PATEL RIPALBHAI INDRAVADAN BIN KANTIBHAI,	MR JINESH H KAPADIA	MAKRAN CHAUHAN,K L GHANDHE	GOVERNMENT PLEADER
7962	MCA/867/2019	24/09/2019	VAIDEHI MILAP SHAH D/O NARENDRAKUMAR PARIKH,	MR RAKESH B SHARMA	MILAP KAMLESHBHAI SHAH,	
7963	MCA/869/2019	27/09/2019	SHREE H. N. SHUKLA HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL,	MR HEMANG M SHAH	KUNDAN BHARTI SINHA,CENTRAL COUNCIL OF HOMEOPATHY,ADMISSION COMMITTEE FOR PROFESSIONAL UNDER GRADUATE MEDICAL COURSES. (ACPUGMEC),SAURASHTRA UNIVERSITY	DS AFF.NOT FILED (N),MR AR THACKER
7964	MCA/871/2019	03/03/2020	JAGDISHGIRI BHIMGIRI GOSWAMI,	MS. SHIVANGI M RANA	BHAVNA W/O JAGDISHGIRI GOSWAMI,	
7965	MCA/872/2019	06/03/2020	TUSHALKUMAR MAHESHBHAI GALIYEL,	MR MB PARIKH	BALBHADRASINH JADEJA,SUNIL KUMAR DIRECTOR	GOVERNMENT PLEADER
7966	MCA/874/2019	20/12/2019	DHARMESH CHAMPAKLAL SOLANKI,	MS VIDHI J BHATT	ROOPWANT SINGH,VINOD ROHIT	GOVERNMENT PLEADER
7967	MCA/891/2019	06/08/2020	ANILBHAI BHUPATRAI TRIVEDI,	MR DHRUVIN N DOSSANI	STATE OF GUJARAT,V B BARAD,POLICE COMMISSIONER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
7968	MCA/892/2019	08/09/2020	UDABHAI KALUBHAI PARMAR,SOMABHAI GOVINDBHAI VANKAR	MR DIPAK R DAVE	A K RAKESH, THE SECRETARY,SHRI N.C. BHATT, EXECUTIVE ENGINEER,SHRI B.M. PATEL , DEPUTY EXECUTIVE ENGINEER,SHRI R.M. PATEL, ACCOUNTS OFFICER	GOVERNMENT PLEADER,NOTICE SERVED
7969	MCA/895/2019	29/11/2019	KAJALBEN W/O MUKESHBHAI DAYABHAI D/O ARJUNBHAI NANUBHAI NAWAPARA,	TATVDEEP J JANI,D K SHUKLA	MUKESHBHAI DAYABHAI DONDA,	DS AFF.NOT FILED (R)
7970	MCA/896/2019	14/02/2020	LILABEN DITAJI DAMOR,	MR IM PANDYA,MS MIRA D PATHAK	AJAYBHAI LALJIBHAI LATA,	MR APURVA R KAPADIA
7971	MCA/897/2019	06/12/2019	MANISHABEN D/O AMRUTLAL MAKWANA W/O KETANBHAI JETHABHAI SINDHAV,	KHUSHBU H DANECHA	KETANBHAI JETHABHAI SINDHAV,	HCLS COMMITTEE,MR M D RAHEVAR
7972	MCA/898/2019	01/09/2020	SOMABHAI SONABHAI VADI,PUNABHAI SONABHAI VADI,VAJESINH UDESINH WAGHELA	,MR MURALI N DEVNANI	S B VASAVA,R K SANGHVI,N A BARAD,Y P PATHAK,A G PATEL	GOVERNMENT PLEADER
7973	MCA/900/2019	12/03/2020	RAJPUT BHAGWATIBEN D/O DALPATSINH JAVANSINH,	MR DAIFRAZ HAVEWALLA	RAJPUT BHARATSINH MAFAJI,	MR SIDDHARTH H DAVE,KOMAL S DAVE
7974	MCA/901/2019	03/09/2020	GOVINDBHAI KARSHANBHAI PARMAR,KARSHANBHAI SHANKARBHAI VADI,RAMSINGJI CHHANAJI MAKWANA	MR MURALI N DEVNANI	S B VASAVA,S B VASAVA,N A BARAD,Y P PATHAK,S S THAKARE	GOVERNMENT PLEADER
7975	MCA/904/2019	21/11/2019	NARMADA EDUCATION AND WELFARE TRUST,	MR KASHYAP R JOSHI	STATE OF GUJARAT,NAVNEETBHAI MANILAL MEHTA,DISTRICT COLLECTOR MANUBHAI DANJIBHAI MODIA	NOTICE NOT RECD BACK,NOTICE SERVED
7976	MCA/908/2019	10/01/2020	JAY JATINKUMAR PANDYA,	(MR PARESH M DARJI)	STATE OF GUJARAT,KARTIK JAIN,SECRETARY	NOTICE SERVED,MR UDAYAN P VYAS,MRS SUMAN KHARE
7977	MCA/915/2019	14/10/2019	ANOPSINH GOVINDJI JADEJA,	MR DILIP P JOSHI	STATE OP GUJARAT,SHIVANAND JHA,PARIXITA RATHOD,ISHWARBHAI CHAUDDHARY	

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7978	MCA/918/2019	16/03/2020	BHAVESHBHAI NARESHCHANDRA AMIN,	MR TATTVAM K PATEL	SUNIL CHANDRAKANT PATEL,RAVINDRA M,URLIDHAR JAJODIYA,DILIPBHAI BHAKTIDAS DOSHI	SERVED BY AFFIX(N),MR AS VAKIL
7979	MCA/919/2019	16/03/2020	BHAVESHBHAI NARESHCHANDRA AMIN,	MR TATTVAM K PATEL	DILIPBHAI BHAKTIDAS DOSHI,SUNIL CHANDRAKANT PATEL,RAVINDRA MURLIDHAR JAJODIYA,BUDHABHAI SHANKARBHAI MALI	SERVED BY AFFIX(N),MR AS VAKIL,SHITAL P UPADHYAY
7980	MCA/921/2019	16/03/2020	BHAVESHBHAI NARESHCHANDRA AMIN,	MR TATTVAM K PATEL	BUDHABHAI SHANKARBHAI MALI,DILIPBHAI BHAKTIDAS DOSHI,SUNIL CHANDRAKANT PATEL,RAVINDRA MURLIDHAR JAJODIYA	SERVED BY AFFIX(N),MR AS VAKIL,SHITAL P UPADHYAY
7981	MCA/931/2019	18/10/2019	MAHARAJA EARTH MOVERS,	MR VIVEK V BHAMARE	R G CHAUDHARY, POLICE INSPECTOR,SHOBHA BHUTADIA, SUPERINTENDENT OF POLICE, PATAN,RAJENDRA CHATURBHAI PATEL	
7982	MCA/932/2019	18/12/2019	JAYSHREEBEN PRAVINBHAI ALGOTRARA,	RAZIN S ZEENA	CHINTANKUMAR KALYANBHAI VARMORA,	MR DIPEN K DAVE
7983	MCA/934/2019	27/02/2020	ASMABEN D/O ILYASBHAI MAKRANI,	DENISH V MAVADHIYA	JAVIDBAHI ILYASBHAI MAKRANI,	MR. JARJEESKHAN,ARBAAZKHAN A PATHAN
7984	MCA/937/2019	27/11/2019	PATEL LAXMANBHAI JETHABHAI,PATEL KANTIBHAI SHANKARDAS,PATEL VITTALBHAI MORARBHAI,PATEL AMRATBHAI MAGANDAS,PATEL VITTHALBHAI MOHANDAS,PATEL AMBARAM NARANDAS,PATEL RAMESHBHAI KANTILAL,PATEL MUKESHBHAI KANTILAL,PATEL PRABHUVABHAI KASHIRAM,PATEL NATVARBHAI VITTHALDAS,PATEL JAYANTIBHAI AMBARAM	MR AV PRAJAPATI	PANKAJ KUMAR,IAS, STATE OF GUJARAT,R.P. PATEL, THE EXECUTIVE ENGINEER	NOTICE SERVED,MR DG CHAUHAN,RONAK D CHAUHAN
7985	MCA/939/2019	18/10/2019	GUJARAT MAZDOOR SABHA THRU DILIPBHAI MULJIBHAI PATEL,	MR AMRESH N PATEL	RAJUBHAI MAKANI(MAKWANA),	
7986	MCA/940/2019	10/12/2019	PUNJANI KOMALBEN MAHENDRABHAI,	MR DEVDIP BRAHMBHATT	MAHENDRABHAI ISHVARBHAI PUNJANI,	NILESH P SEJWANI,MR. TARUNKUMAR M MAHESHWARI
7987	MCA/941/2019	16/12/2019	JIGNASHABEN W/O GANSHYAMBHAI VANRANI AND D/O RAMESHBHAI SUKHABHAI GOHIL,	HCLS COMMITTEE,MS NEHA C SHUKLA	GHANSHYAMBHAI BABUBHAI VANRANI,	REFUSED SERVED (R)(70)
7988	MCA/942/2019	20/11/2019	RACHITA YASH PATEL,	MR NM KAPADIA,MS VASVI N KAPADIA	YASH MAYUR PATEL,	MS RINNY P KANTARIA
7989	MCA/944/2019	21/07/2020	BABUJI TAKHAJI,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7990	MCA/945/2019	21/07/2020	VITTHALBHAI ISHWARDAS PRAJAPATI THRU L/H KAPILABEN VITHALBHAI PRAJAPATI,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7991	MCA/946/2019	21/07/2020	SHANKRAJI BHALAJI THAKOR,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7992	MCA/947/2019	21/07/2020	ASHIFKHAN MALEKHAN,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7993	MCA/948/2019	21/07/2020	MULSINH KISHORSINH,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7994	MCA/949/2019	21/07/2020	AMIDULLAKHAN AKBARKHAN L/H SON HAIMIDKHAN AMIDULLAKHAN,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7995	MCA/950/2019	21/07/2020	RAHIMBHAI MURADBHAI,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7996	MCA/951/2019	21/07/2020	MOHMADHANIF MOHMADHUSSAIN SHAIKH,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH
7997	MCA/952/2019	21/07/2020	PURSHOTTAMBHAI RAVJIBHAI CHAUHAN ,L/H WIDOW BHAGWATIBEN PURSHOTTAMBHAI CHAUHAN,	MR YOGEN N PANDYA	RAKESH SHANKAR,MANAGER R L PANDE	NOTICE SERVED BY DS,MS. VRUNDA C SHAH

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
7998	MCA/953/2019	28/02/2020	MAHENDRA JAGJIVANDAS SURTI,GUJARAT MAZDOOR SABHA THROUGH ITS SECRETARY KALPESH C VEKARIYA	MR AMRESH N PATEL,HARSH K RAVAL	GULABBHAI R PATEL,SHAILESH CHAUDHARY,JIGAR PATEL,JAYANTI RAVI,D. R. MAKWANA	NOTICE SERVED BY DS,MR DHAWAN M JAYSWAL,MR YOGI K GADHIA
7999	MCA/954/2019	20/12/2019	NILESWARIBEN BUDHABHAI PATEL AND W/O ASHISHBHAI BHARATSINH BARIA,	(CHETANKUMAR K SHAH)	ASHISHBHAI BHARATSINH BARIA,	RULE SERVED,REFUSED SERVED (R)(70)
8000	MCA/955/2019	03/12/2019	HARJI HEMAJI MAKWANA,	MR GM AMIN	SHANKARBHAI N PATEL,S.S. THAKRE,MADHUSUDAN R NAIR,JIGNESH P PARMAR(M.D)	GOVERNMENT PLEADER,NOTICE SERVED BY DS,MR DG CHAUHAN,MR RB THAKOR
8001	MCA/959/2019	22/10/2019	AMRUTBHAI SHIVABHAI DARJI,	MR DV BHAVSAR	AHMEDABAD MUNICIPAL CORPORATION THRU MUNICIPAL COMMISSIONER - VIJAY NEHERA,THE ESTATE AND URBAN DEVELOPMENT DEPARTMENT MR. NILESHKUMAR RUPAJI BARANDA	
8002	MCA/961/2019	28/11/2019	MICROMAX INFORMATICS LIMITED,	MR AR GUPTA,ADITYA A GUPTA,MOHIT A GUPTA	K S PANDYA, JOINT COMMISSIONER, STATE TAX, (APPEALS),SWAMAN N PATEL	NOTICE SERVED BY DS
8003	MCA/963/2019	18/03/2020	BHAVANABEN D/O DHANSUKHBHAI PARMAR,	HCLS COMMITTEE,AVANI V PATEL	NAVINKUMAR MULCHANDBHAI @ MULABHAI VASOYA PATEL,	MR NIMESH M PATEL,MR. MAULIK M SONI
8004	MCA/964/2019	06/03/2020	RINKUBEN W/O ROHITBHAI CHANDULAL SADHU AND D/O RADHESHYAMBAHI JANKIDAS SADHU,	MR MAHENDRA U VORA	ROHITBHAI CHANDULALL SADHU,	MS ASHLESHA M PATEL
8005	MCA/972/2019	06/01/2020	MOTIBHAI DEVABHAI RABARI,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI D.K. PAREKH (I.A.S) DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED
8006	MCA/973/2019	06/01/2020	GANPAT SINH MOTIBHAI PARMAR,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI AMIT PRAKASH YADAV - DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8007	MCA/974/2019	06/01/2020	DOTALSINH SAMATSINH PADHIYAR,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI AMIT PRAKASH YADAV DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8008	MCA/975/2019	06/01/2020	HARSHADBHAI S TRIVADI,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI ANIL RANAVASIYA (I.A.S) , DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8009	MCA/976/2019	06/01/2020	HARIRAR NTAVARLAL JANI,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,D.K. PAREKH (IAS) DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED
8010	MCA/977/2019	06/01/2020	CHHANUBHAI JASVANSI DARBAR,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI M.Y. DAKSHINI , (I.A.S) , DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8011	MCA/978/2019	06/01/2020	JAYNTILAL JAMNADAS JANI,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI ANIL RANAVASIYA (I.A.S) , DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8012	MCA/981/2019	14/02/2020	JAYESH KANTILAL SHAH,	MR AD OZA	MEHUL ACHARYA, APPROPRIATE AUTHORITY (PC AND PNDT) AND. DY. HEALTH OFFICER,DR. SHILPA YADAV, APPROPRIATE AUTHORITY (PC AND PNDT) AND CHIEF DISTRICT HEALTH OFFICER	MR NIKHILESH J SHAH
8013	MCA/984/2019	24/10/2019	MEENABEN D/O OF KESHARSINH RAJPUT AND W/O ASHOKSINH HEMSINH CHAUHAN,	MR JAY H PATEL	ASHOKSINH HEMSINGH CHAUHAN,	
8014	MCA/985/2019	24/10/2019	MEENABEN D/O OF KESHARSINH RAJPUT AND W/O ASHOKSINH HEMSINH CHAUHAN,	MR JAY H PATEL	ASHOKSINH HEMSINGH CHAUHAN,	
8015	MCA/986/2019	11/02/2020	MANJULABEN W/O MAHENDRABHAI AMRATLAL BRAHMBHATT,	HCLS COMMITTEE,MS URMILA N DESAI	MAHENDRABHAI AMRATLAL BRAHMBHATT,	MR. VISHAL N PANDIT
8016	MCA/990/2019	16/03/2020	JALPABEN D/O ARVINDBHAI POPATBHAI DODIYA W/O RAJ RASHMIKANT PARIKH,	SIDDHARTH R KHESKANI	RAJ RASHMIKANT PARIKH,	MS FORAM U TRIVEDI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8017	MCA/991/2019	06/01/2020	SAMJIBHAI MOTIBHAI CHAUDHARI,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI M.Y. DAKSHINI - DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8018	MCA/992/2019	06/01/2020	SHIVEJI BHAGWANJI RAJPUT,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI D.K. PATEKH (I.A.S) DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED
8019	MCA/993/2019	06/01/2020	BANAJI KANAJI THAKOR,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,M.Y. DAKSHINI - DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8020	MCA/994/2019	06/01/2020	RAMANBHAI DHAYABHAI PARMAR,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI AMIT PRAKASH YADAV - DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,MR HS MUNSHAW
8021	MCA/995/2019	06/01/2020	NAROTTAMDAS VITHALDAS SUTHAR,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH, SECRETARY, PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,SHRI M.Y.DAKSHINI - DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8022	MCA/996/2019	26/08/2020	SOLANKI BABULAL BHIKHABHAI,	MR NK MAJMUDAR	STATE OF GUJARAT,SHREE ANAND PATEL - THE COLLECTOR,SHREE S. D. GILVA - DY. COLLECTOR,M.V. MAKWANA - THE MAMLATDAR	GOVERNMENT PLEADER
8023	MCA/1000/2019	25/10/2019	BHAVINIBEN W/O JIGARBHAI SHAILESHBHAI PRAJAPATI,	HCLS COMMITTEE,MS. ALKA B VANIYA	JIGARBHAI SHAILESHBHAI PRAJAPTI,	
8024	MCA/1001/2019	25/10/2019	BHAVINIBEN W/O JIGARBHAI SHAILESHBHAI PRAJAPATI,	HCLS COMMITTEE,MS. ALKA B VANIYA	JIGARBHAI SHAILESHBHAI PRAJAPTI,	
8025	MCA/1002/2019	14/02/2020	AAYUSHIBEN W/O HIRENKUMAR GADHER D/O GUNVANTBHAI YADAV,	HCLS COMMITTEE,MS. JIGNA J SHAH	HIRENKUMAR ASHOKBHAI GADHER,	RULE SERVED
8026	MCA/1003/2019	10/08/2020	CHUNIBHAI HARIBHAI GAJERA,KAILASHBEN BAKULBHAI GAJERA,SHANTI RESIDENCY PVT. LTD.	,MR. AADIT R SANJANWALA	THE COLLECTOR - DHAVAL PATEL,	GOVERNMENT PLEADER
8027	MCA/1011/2019	13/12/2019	VIJAY VERMA,	(MR LR PUJARI)	PRAVEEN KUMAR SRIVASTAVA - THE CHIEF MANAGER,ISHWAR CHANDRA YADAV - THE JOINT MANAGER	MR MIHIR H PATHAK,BHASKAR SHARMA
8028	MCA/1012/2019	06/02/2020	HIRAL D/O NIRANJAN GOHEL,	MS AMI N BHATT,HCLS COMMITTEE	PRAKASH JYOTIKUMAR SHAH,	MR APURVA R KAPADIA
8029	MCA/1020/2019	15/11/2019	TRUPTI W/O NARESHKUMAR PARMAR,	MR NR KODEKAR	PARMAR NARESHKUMAR KHUSHALDAS,	
8030	MCA/1021/2019	15/11/2019	PWD AND FOREST EMPLOYEES UNION,ASHOKBHAI NAVJUBHAI CHAUDHARY,SUNILBHAI SHUKKARBHAI GAVIT,GANESH BUDHIYA GARGUNDA	MS VIDHI J BHATT	J.N.SINGH,J P GUPTA,CHIMANBHAI NEMLABHAI PATEL,KAMLESHBHAI LAHANUBHAI GARGUNDA	
8031	MCA/1023/2019	11/03/2020	HETALBEN W/O KALPESHBHAI PUROHIT D/O HARSHADRAI MANISHANKAR BHATT,	HARSH K RAVAL	KALPESHBHAI RATILAL PUROHIT,	MR NILESH I JANI
8032	MCA/1024/2019	18/11/2019	MANJU BALKRISHNAN SOMANI,	MR NISARG N TRIVEDI	BHASKAR VYAS,	

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8033	MCA/1025/2019	18/11/2019	PWD AND FOREST EMPLOYEES UNION,CHAUDHARI KASHIRAM BABLUBHAI,CHORYA JOTYA SHUKARYABHAI,KUNVAR ANIL RAMUBHAI,PAVAR RAMESH RAGYABHAI,GAVIT MOTIRAM MANUBHAI,CHORYA SUMAN GAGAJU,CHORYA JATARYA MOTIRAM,GAVLI BHAGWAT MANUBHAI,HILIM EVA GAFAN,SALKAR JAYVAN MAGAN,BAGUL RAMCHANDRA ITYABHAI,PAVAR DHANJIBHAI CHANDARSINGHBHAI,DESHMUKH RAMCHANDRA BHAVUBHAI,DESHMUKH SHANTIVAN BHAVUBHAI,GAVIT CHANDARBHAI MANGYABHAI,PAVAR BHARATBHAI NAVSUUBHAI,GAVLI BHAVANBHAI MANUBHAI,DESHMUKH PRAKASH TULASHYABHAI,BAGUL MOTIRAMBHAI ARJUNBHAI,PAVAR DILIP SATTABHAI,BAGUL JAYRAM LAHANUBHAI,PAVAR KESHUBHAI ANANDBHAI,PAVAR KESHUBHAI ANANDBHAI,PAVAR MOHAN AABAJ,PATEL SANJAYBHAI SHASHIKANTBHAI,GAVLI VASANT MANUBHAI,RAJUBHAI GANPATBHAI,RAMABHAI LAHANUBHAI BAHIRAM,ASHWINBHAI RAMUBHAI BHOI,KIRANBHAI ROGYABHAI KUNVAR,ULASBHAI ZULYABHAI DEVLE,GAUTAMBHAI MADHUBHAI CHAUDHARY	MS VIDHI J BHATT	J.N.SINGH,J P GUPTA,CHIMANBHAI NEMLABHAI PATEL,KAMLESHBHAI LAHANUBHAI GARGUNDA	
8034	MCA/1028/2019	19/11/2019	PWD AND FOREST EMPLOYEES UNION,WAGH GULABBHAI MOHANBHAI,BARE KASHIRAMBHAI SONUBHAI,PAVAR JAYSINGBHAI MANGUBHAI,CHAUDHARI RAMANBHAI SONYABHAI,BHONYE SHANTIVANBHAI UMEDBHAI,BARE ABAJBHAI RAVJUBHAI,GAVIT MITULBHAI BIPINBHAI,GAVLI TULSHIRAMBHAI MANUBHAI,ROUT SHAILESHBHAI RAVJIBHAI,JADAV MOTIRAMBHAI BATYABHAI,SAABLE HEMANTBHAI HIRAMANBHAI,ROUT NILESHBHAI INDUBHAI,GAVIT ANILBHAI ARJUNBHAI,VANI HABIBBHAI AHMEDBHAI,CHAUDHARI GANESHBHAI PARASYABHAI,DESAI SUNILBHAI MAGANBHAI,BARE BHARATBHAI MAGANBHAI,GAVIT RITESHBHAI RAGHUBHAI,PAVAR MOTIRAMBHAI NANUBHAI,GAVIT RAMDASBHAI KALUBHAI,PAVAR MUKESHBHAI MADHUBHAI,BHONYE SURESHBHAI VADHYABHAI,GAEKWAD KANTILAL SOMNATHBHAI,BHOYE NILESHBHAI RAMCHANDRABHAI	,MS VIDHI J BHATT	J.N.SINGH,J.P. GUPTA,CHIMANBHAI NEMLABHAI PATEL,KALPESHBHAI GANPATBHAI AHIR	
8035	MCA/1036/2019	20/12/2019	LALLAN PRASAD S/O PATIRAJ PRASAD,	MR HARISH K BAROT	SANDIP C PATEL, DIVI CONSTRUCTION,H K ACHARYA, PRESIDING OFFICER,M B RAUT, DIVISIONAL ENGINEER	
8036	MCA/1037/2019	12/12/2019	BHARATBHAI LALJIBHIA GOHEL,	CHIRAG A PRAJAPATI	MONIKA BHARATBHIA GOHEL,	DS AFF.NOT FILED (N)
8037	MCA/1044/2019	07/08/2020	PANIBEN CHUNILAL JIVABHAI PUROHIT THROUGH BABUBHAI CHUNILAL PUROHIT,	MR SIKANDER SAIYED	STATE OF GUJARAT,PRATIK S UPADHHYAY,VISHNUBHAI M CHAUDHARI,SEDABHAI V PATEL,RATAN C WAGHELA	GOVERNMENT PLEADER,RULE SERVED,MR BHARAT T RAO
8038	MCA/1049/2019	13/02/2020	LOPABEN D/O SURESHBHAI KOTECHA W/O CHETANKUMAR THAKKAR,	HCLS COMMITTEE,AVANI V PATEL	CHETANKUMAR ARVINDBHAI THAKKAR,	RULE SERVED BY DS
8039	MCA/1052/2019	06/08/2020	DINESHBHAI DANUBHAI MAKWANA,	MR MA PAREKH	M I JOSHI,M N PATEL,BLAVANTSINH GOHEL,MR. VINOD RAO,MR. MILIND TORVANE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8040	MCA/1053/2019	25/11/2019	PANKAJ YADAV,	MR SHAAN M MUNSHAW	R D CHAUDHARY,	
8041	MCA/1054/2019	21/07/2020	FUDABHAI SARDARBHAI PAGI SINCE DECD. THROUGH CHANDABEN WD/O FUDABHAI PAGI,	MR DIPAK R DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER,ACCOUNT OFFICE	NOTICE SERVED,MR UM SHASTRI

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8042	MCA/1055/2019	21/07/2020	ARATBHAI NANABHAI PATEL,	MR DIPAK R DAVE	STATE OF GUJARAT - THE PRINCIPAL SECRETARY - AMRENDRAKUAR RAKESH,EXECUTIVE ENGINEER , C. N. RATHVA,ACCOUNTS OFFICER , R. M. PATEL	NOTICE SERVED,MR UM SHASTRI
8043	MCA/1058/2019	06/07/2020	BHALABHAI JESINGBHAI SARVAIYA,JADAVBHAI JESINGBHAI SARVAIYA,RATANBEN NARSINHBHAI SARVAIYA	MR NILESH M SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER,DEPUTY EXECUTIVE ENGINEER	NOTICE NOT RECD BACK
8044	MCA/1064/2019	01/10/2020	DEVABHAI TAPUBHAI BARAIYA,	MR ANAND B GOGIA,MR BB GOGIA,MS MUSKAN A GOGIA	MOHAMMAD SHAHID , SECRETARY,A.G. PANCHAL , MANAGING DIRECTOR	NOTICE SERVED,(DIPESH D CHHAYA),KHUSHBU D CHHAYA
8045	MCA/1067/2019	27/11/2019	MARUDA KINJAL BATUKBHAI W/O HITESHBHAI HIMANTBHAI PARMAR,	MR NIMESH M PATEL,MR. MAULIK M SONI	HITESHBHAI HIMATBHAI PARMAR,	
8046	MCA/1072/2019	14/02/2020	CHAITALIBEN ASHISH SHAH,	MS AMI N BHATT,MS MN UKANI	ASHSISH PRASENJITKUMAR SHAH,	MS SUNEETA R SHUKLA
8047	MCA/1078/2019	06/01/2020	JADABEN GANPATSINH SINDHA WD/O. GANPATHSINH J. SINDHA,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH AND OR HIS SUCCESSOR,ASHISH KUMAR (IAS) AND OR HIS SUCCESSOR, DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,MR HS MUNSHAW
8048	MCA/1079/2019	06/01/2020	RATNBEN HARISINH SINDHA WD/O. HARISINH SARDARSINH SINDHA,	MS TEJAL K SHAH	JAGDIP NARAYAN SINGH,ASHISH KUMAR (IAS), DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED BY DS,MR HS MUNSHAW
8049	MCA/1082/2019	06/02/2020	RACHNA W/O HIREN SURESHBHAI JASANI AND D/O KANTILAL GORDHANBHAI DHARSANDIYA,	MS.P J.JOSHI,HCLS COMMITTEE	HIREN SURESHBHAI JASANI,	MR NIKHILESH J SHAH
8050	MCA/1085/2019	07/01/2020	HASMUKH MITHABHAI PATEL,	SHIVANG P JANI	SANTOSH PATRA, REGIONAL MANAGER,SURAJ DUBALE - THE BRANCH MANAGER	IG JOSHI
8051	MCA/1087/2019	30/06/2020	SHANABHAI MANABHAI BARIA,MAGANBHAI SOMABHAI PARMAR	MR DIPAK R DAVE	AMRENDRAKUMAR RAKESH,C N RATHVA,H A KHATUDA,R M PATEL	GOVERNMENT PLEADER,MR UM SHASTRI
8052	MCA/1091/2019	25/11/2020	JAYNARAYAN SURYAPRATAP PANDE,	MAYANK R CHAVDA	DISTRICT DEVELOPMENT OFFICER- HITESH KOYA,STATE OF GUJARAT	GOVERNMENT PLEADER,MS SEJAL K MANDAVIA
8053	MCA/1102/2019	03/12/2019	NEHALBEN CHANDRAKANTBHAI PARMAR,GOPALBHAI GANDABHAI RABARI	MR AJAY L PANDAV	STATE OF GUJARAT,THE DIRECTOR GENERAL OF POLICE,THE POLICE OFFICER IN-CHARGE,THE DISTRICT SUPERINTENDENT OF POLICE	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
8054	MCA/1105/2019	06/03/2020	GANESHBHAI VAHJIBHAI CHAUDHARI,	MR PH PATHAK	HASMUKHBHAI CHANDUBHAI SHAH,	
8055	MCA/1111/2019	06/08/2020	JIVUBHAI CHEHUBHAI MAKWANA,	MR MA PAREKH	M.I.JOSHI,M.N.PATEL,BALVANTSINH GOHEL,MR. VINOD RAO,MR. MILIND TORVANE	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8056	MCA/1116/2019	10/02/2020	FALGUNI RITESHBHAI RUPARELIYA,	MR MONAL S CHAGLANI	RITESHBHAI RAMESHBHAI RUPARELIYA,	MR. JAY M THAKKAR,DHRUVIN P BHUPTANI
8057	MCA/1117/2019	28/08/2020	HARESHBHAI SOMABHAI RATHOD,	MS RV ACHARYA	THE MANAVADAR NAGAR PALIKA,	MR MURALI N DEVNANI
8058	MCA/1118/2019	28/08/2020	RATHOD JAMNABEN DILIPBHAI,	MS RV ACHARYA	THE MANAVADAR NAGAR PALIKA,	MR MURALI N DEVNANI
8059	MCA/1119/2019	28/08/2020	ALPESH VINUBHAI RATHOD,	MS RV ACHARYA	THE MANAVADAR NAGAR PALIKA,	MR MURALI N DEVNANI
8060	MCA/1130/2019	28/08/2020	MITHIBEN PUNJABHAI PARMAR,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI
8061	MCA/1131/2019	28/08/2020	BHIMJIBHAI DHANJIBHAI TIMANIYA,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI
8062	MCA/1132/2019	28/08/2020	MANJULABEN DILIPBHAI GOHEL,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI
8063	MCA/1133/2019	28/08/2020	PARMAR RASIKBHAI KANJIBHAI,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI
8064	MCA/1134/2019	28/08/2020	JAYABEN KISHORBHAI WAGHELA,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI

: LIST OF MATTERS, ALONGWITH THEIR CONNECTED MATTERS, CAS/MCAS, AND IAS, WHICH WOULD BE TAKEN UP UNDER THE DRIVE OF DESTRUCTION :						
SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8065	MCA/1135/2019	28/08/2020	PARMAR NARENDRABHAI LAXMANBHAI,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI
8066	MCA/1136/2019	28/08/2020	VIJAY VINUBHAI RATHOD,	MS RV ACHARYA	AAMIRBHAI KARSANBHAI NANDANIYA,	MR MURALI N DEVNANI
8067	MCA/1147/2019	16/12/2019	DEVIDAS VIRMUL MULCHANDANI,	URJA B DAVE	SHAILESH K PARMAR,KALPESH CHAVDA	
8068	MCA/1157/2019	12/03/2020	RAJPUT BHARATSINH MAFAJI,	MR SIDDHARTH H DAVE	RAJPUT BHAGWATIEN D/O DALPATSINH JAVANSINH,	MR DAIFRAZ HAVEWALLA
8069	MCA/1165/2019	20/12/2019	LALITABEN BHARATBHAI BHOY,CHAMPABEN KANJIBHAI BHOY,ASHISH BHARATBHAI BHOY,KRUPALI BHARATBHAI BHOY,ANKITA BHARATBHAI BHOY	MR. VISHAL P THAKKER	BACHUBHAI DUDHWALA PVT LTD.,PRAVINBHAI NANUBHAI MAKANA,COLLECTOR BHAVNAGAR,CITY MAMLATDAR , BHAVNAGAR	
8070	MCA/1169/2019	21/07/2020	R A MALAGI,	MR SP HASURKAR	RAJESH J PATE OR SUCCESSOR IN HIS OFFICE,A . J. SHAH (IAS) OR SUCCESSOR IN HIS OFFICE,S.S. THAKRE OR SUCCESSOR IN HIS OFFICE,THE STATE OF GUJARAT THROUGH SMT. ANJU SHARMA (IAS) OR SUCCESSOR IN HIS OFFICE	GOVERNMENT PLEADER,(MRS VD NANAVATI)
8071	MCA/1170/2019	18/12/2019	NIRJUBEN W/O SARADBHAI KANSAGRA,	P S CHANDRA	SARADBHAI MOHANBHAI KANSAGRA,	
8072	MCA/1172/2019	16/03/2020	REKHABEN KIRANBHAI BARIYA,	VASIMRAJA A KURESHI,CHHATRADHARI G PASI	KIRANBHAI KANUBHAI BARIYA,	NOTICE SERVED BY DS
8073	MCA/1173/2019	12/02/2020	DAKSHABEN W/O KIRANBHAI SOLANKI AND D/O KESHAVBHAI PARMAR,	MS NEHA C SHUKLA	KIRANBHAI SHANKARBHAI SOLANKI,	MR. NISARG N JAIN
8074	MCA/1175/2019	20/12/2019	KAJALBEN W/O VIJAYBHAI MAVLA D/O. HARDASBHAI GOGARA,	HCLS COMMITTEE,TARUNA R MAKWANA	VIJAYBHAI VASURBHAI MAVLA,	
8075	MCA/1176/2019	26/02/2020	HIRALBEN W/O NISHANT SHAH D/O NARESHKUMAR SHANTILAL SHAH,	MR BRIJESH K RAMANUJ	NISHANT DHARMVADAN SHAH,	MR KRUNAL G PATEL
8076	MCA/1188/2019	27/12/2019	RAGHUVIR GODADBHAI CHAUDHARY,	MR. MANOJ T DANAK	NARESH RAGHUVIR RAJPUT,PRASHANT A PANDYA	
8077	MCA/1191/2019	26/08/2020	NIRMALABEN NARANDAS ASNANI,	MR. KIRTAN H MISTRY	PENSION AND PROVIDENT FUND DIRECTORATE,CHIEF EDUCATION COMMISSIONER,G.P.JADEJA,MAHIPATSINH CHAVDA	NOTICE SERVED,MR AR THACKER
8078	MCA/1197/2019	03/03/2020	BHAVINIBEN W/O. HIRENBHAI KANZARIYA D/O. MANSUKHBHAI HADIAYAL,	MS RAKSHA S DIKSHIT	KANZARIYA HIRENBHAI SHANTILAL,	(MR SANDEEP N BHATT)
8079	MCA/1198/2019	05/02/2020	MRS. GITA ATULKUMAR VEGAD D/O LATE DESHALBHAI LAXMANBHAI PARMAR,	MR KRUNAL L SHAHI	MR. ATUL DEEPSING VEGAD,	NOTICE SERVED
8080	MCA/1/2020	28/02/2020	SEEMABEN GIRISHKUMAR PATEL,	MR NK MAJMUDAR	M R KOTHARI,M A SHAIKH,N G PATEL	NOTICE SERVED
8081	MCA/2/2020	17/08/2020	KAMLESHBHAI PITHABHAI ROSHIYA,	VATSAL M PARIKH	STATE OF GUJARAT,MAHENDRABHAI SOMABHAI PATEL,KANTIBHAI MAVJIBHAI CHAVDA	GOVERNMENT PLEADER,MR VIJAY H NANGESH
8082	MCA/3/2020	17/08/2020	KAMLESHBHAI PITHABHAI ROSHIYA,	VATSAL M PARIKH	STATE OF GUJARAT,MAHENDRABHAI SOMABHAI PATEL,ANITABEN KAPILBHAI RAIMANGIYA	GOVERNMENT PLEADER,NOTICE SERVED,MR VIJAY H NANGESH
8083	MCA/5/2020	13/03/2020	RAMESHBHAI KHIMJIBHAI RATHVA,	MR NIRAV R MISHRA	ANJU SHARMA,G.T.PANDYA,MUKULKUMAR VITTHALBHAI DANAI	GOVERNMENT PLEADER,NOTICE SERVED BY DS
8084	MCA/7/2020	21/07/2020	GOPALDAS KANTILAL SHAH,PRAJAPATI NARANBHAI BHIKHABHAI,BHAILALBHAI NANALAL RANA,MOHANBHAI MAGANBHAI HARIJAN,KHATUBHAI LAXMANBHAI PATEL,MOHANBHAI GEMABHAI PARMAR	MR DIPAK R DAVE	H A KHATUDA,C. N. RATHVA,AMRENDRAKUMAR RAKESH	GOVERNMENT PLEADER,MR UM SHASTRI

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8085	MCA/11/2020	28/02/2020	RAMESHCHANDRA HIRALAL PATEL,	P K NAYAK,MR HITENDRASINH P CHAVDA	ASHISH BHATIYA, POLICE COMMISSIONER, AHMEDABAD CITY,	GOVERNMENT PLEADER
8086	MCA/16/2020	10/01/2020	YOGESH GHISUMAL GEMAWAT,	RUCHITA T JAIN	STATE BANK OF INDIA,CREDIT INFORMATION BUREAU (INDIA) LTD. (CIBIL)	
8087	MCA/20/2020	17/08/2020	KAMLESHBHAI PITHABHAI ROSHIYA,	VATSAL M PARIKH	STATE OF GUJARAT,MAHENDRABHAI SOMABHAI PATEL,DESURBHAI KANABHAI CHANPA	GOVERNMENT PLEADER,NOTICE SERVED,MR VIJAY H NANGESH
8088	MCA/23/2020	19/02/2020	SHABANA SAJIDBHAI ARBIYANI (MEMAN),	MR DHRUV D DESAI	SAJIDBHAI ABDULKADAR ARBIYANI(MEMAN),	NOTICE SERVED
8089	MCA/31/2020	21/07/2020	SOMABHAI PUNABHAI PATEL,	MR DIPAK R DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER, C.N.RATHVA,ACCOUNTS OFFICER, R.M.PATEL	GOVERNMENT PLEADER,MR UM SHASTRI
8090	MCA/32/2020	04/12/2020	BHURIYA JASUBHAI BIJIYABHAI,	MS MAMTA R VYAS	STATE OF GUJARAT,COMMISSIONER TRIBAL DEVELOPMENT DEPARTMENT,SOCIAL WELFARE OFFICE(TRIBAL DEVELOPMENT),ASHRAM SHALA ADHIKARI,SHRI BARIYA KELVANI MANDAL	NOTICE SERVED BY DS
8091	MCA/38/2020	03/03/2020	BINDU W/O AMAR RAJENDRABHAI DEVANI AND D/O KANTIBHAI GOKANI,	RUCHIKA N KAKKAD	AMAR RAJENDRABHAI DEVANI,	PARTY IN PERSON
8092	MCA/39/2020	28/02/2020	NILESH MALSI MAHESHWARI,RAJESH SOMNATH MAHESHWARI,ANJANA D CHAVDA,DEVJI AJA MAHESHWARI,SANJAY JAGMAL CHAVDA,SEJA RAVA AHIR,HARDAN PUNSHI GADHAVI,BHUDARLAL TRIKUBHAI FULTARIYA,DHARMAVIR SARVESHWARBHAI DHOLAKIA,ASHOK DEVJIBHAI SAGTHIYA,SIDHDHRAJSINH BHOJUBHA JADEJA,MAHAVIRSINH DHITUBHA SARVAIYA,LAVJI LALJI ABADA,UMAR HUSSAIN THRBA THRU HIS WIFE KHATUBAI UMAR THEBA,BIJAL MEGHA KOLI,GOPAL RUPA AHIR,PRADEEPSINH HIMMATSINH JADEJA,HIMANSHU BHAVANISHANKAR PANDYA,SHIVJI PETHA SODHARA,KHERAJ PACHAN SODHARA THRU HIS WIFE RAMBAI KHERAJ SODHARA,SAMMA KASAM ABDULLA,HASAN JUSAB SAMMA,DHANJIBHAI RAMA AAYAR,MANOJ HARILAL BHINDE,MOHANSINH SAMUBHA VAGHELA,MAHESHKUMAR KHENGARJI JADEJA,HARIJAN BHALABHAI RAYMALBHAI (HARIJAN),GOVINDBHAI KARSHANBHAI BHASKAR,GOBARBHAI KHIMABHAI CHAVDA,AGRAVAT ISHWARDAS MOJIRADAS,SUBHASHGIRI HIMMATGIRI GOSWAMI THRU HIS WIFE SHITALBEN SUBHASHGIRI GOSWAMI,SHARMA GHANSHYAMBHAI KANAIYALAL,JAYUBHA GAMBHIRSINH GOHIL,KEYURBHAI SHANKARBHAI VYAS,ANUBHA GAMBHIRSINH GOHIL,GANPATSINH KARANSINH GOHIL THRU HIS WIFE ANANDBA GANPATSINH GOHIL,BALBHADRASINH CHHATRASINH ZALA THRU HIS WIFE KAILASHBA B ZALA	MS ASHLESHA M PATEL	DHANANJAY DWIVEDI, STATE OF GUJARAT,PANKAJ JOSHI, SECRETARY,TUSHAR DHOLAKIA, GUJARAT WATER SUPPLY AND SEWERAGE BOARD,LALJIBHAI FUFAL, CHIEF ENGINEER ZONE 4,LALJIBHAI FUFAL, CHIEF ENGINEER ZONE 3,ASHOKBHAI GOBARBHAI VANARA, CHIEF ENGINEER ZONE 5	NOTICE SERVED,MR HS MUNSHAW
8093	MCA/40/2020	17/08/2020	KAMLESHBHAI PITHABHAI ROSHIYA,	VATSAL M PARIKH	STATE OF GUJARAT,MAHENDRABHAI SOMABHAI PATEL,SAJID DILWARBHAI SOLANKI	GOVERNMENT PLEADER,NOTICE SERVED,MR VIJAY H NANGESH
8094	MCA/41/2020	26/02/2020	KIRANBEN W/O MUKESHBHAI SOLANKI D/O KANTIBHAI MOHANBHAI ZALA,	MS MAMTA R VYAS	MUKESHBHAI JIVRAJBHAI SOLANKI,	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8095	MCA/42/2020	17/08/2020	KAMLESHBHAI PITHABHAI ROSHIYA,	VATSAL M PARIKH	STATE OF GUJARAT,MAHENDRABHAI SOMABHAI PATEL,VANDANABEN HIMATBHAI VITHLANI	GOVERNMENT PLEADER,NOTICE SERVED,MR VIJAY H NANGESH
8096	MCA/43/2020	24/02/2020	KROMIBEN HARENDRASINH PILUDARIYA W/O HEMRAJSINH DILIPSINH YADAV,	HARSHADKUMAR D PANCHAL	HEMRAJSINH DILIPSINH YADAV,	MS SM AHUJA
8097	MCA/48/2020	01/07/2020	IQBALBHAI ALLARAKHABHAI KHALIFA,	MR DIPAK R DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER(R AND B), H.A.SHAH,ACCOUNTS OFFICER, R.M.PATEL	GOVERNMENT PLEADER
8098	MCA/50/2020	19/02/2020	SHIVANI MOHIT AGARWAL W/O MOHIT NARENDRAKUMAR AGARWAL,	CHINTAN K GANDHI,RAVAL& TRIVEDI ASSOCIATES,MS NITI M RAVAL,MS PANKTI M KHANDWALA	MOHIT NARENDRAKUMAR AGARWAL,	NOTICE SERVED BY DS
8099	MCA/51/2020	07/02/2020	BHARTIBEN ALIAS FALGUNIBEN NISHANTBHAI RAJYAGURU,	MR UTPAL M PANCHAL	NISHANTBHAI SURESHBHAI RAJYAGURU,	MR. BHAUMIK DHOLARIYA
8100	MCA/55/2020	22/12/2020	JITENDRA SAVAJIBHAI SORATHIYA,	SUDHANSHU A JHA	MUKESH PURI, PRINCIPAL SECRETARY,B. A. SHAH,BIPINKUMAR HASMUKHLAL GAMIT	NOTICE SERVED
8101	MCA/59/2020	04/03/2020	VAISHALIBEN VINODCHANDRA CHAVADA D/O VINODCHANDRA CHAVDA,	HCLS COMMITTEE,MS SHEEJA G NAYAR	HITESHBHAI NATVARLAL YADAV,	MR KIRIT R PATEL,HCLS COMMITTEE
8102	MCA/60/2020	13/02/2020	RIKKIBEN W/O HITESHBHAI BHOGILAL D/O KANTIBHAI MULJI PATEL,	HCLS COMMITTEE,HARSHIT M KARATHIA	HITESHBAHI BHOGILAL PATEL,	MR P P MAJMUDAR
8103	MCA/62/2020	16/03/2020	MEGHABEN JATINBHAI RAVAL,	MR PRATIK Y JASANI	JATINKUMAR MAHENDRAKUMAR RAVAL,	NOTICE SERVED
8104	MCA/64/2020	21/07/2020	DAHYABHAI J PATEL (SINCE DECEASED)THROUGH HEIRS,PANKAJ DAHYABHAI PATEL,MUKESH DAHYABHAI PATEL	MR. JIT P PATEL	STATE OF GUJARAT - AMRENDRA KUMAR RAKESH, SECRETARY,V B PADHARIYA DEPUTY SECRETARY	GOVERNMENT PLEADER
8105	MCA/67/2020	20/01/2020	PARMAR ANIRUDDHSINH JORUBHA,	(MR SANDEEP N BHATT)	R R MEGHANI - DEPUTY EXECUTIVE ENGINEER OR SUCCESSOR IN OFFICE,	
8106	MCA/69/2020	21/07/2020	BHIKHABHAI RASULBHAI BHOHARIYA,VIBHABHAI AMARABHAI PARMAR	MR DIPAK R DAVE	STATE OF GUJARAT,EXECUTIVE ENGINEER (R AND B), H A SHAH,ACCOUNTS OFFICER, R M PATEL	GOVERNMENT PLEADER
8107	MCA/73/2020	22/01/2020	ASHABEN D/O RANCHODBHAI RAIKA,	MR RAXIT J DHOLAKIA	MAYUR VINUBHAI RABARI,	MR P P MAJMUDAR
8108	MCA/76/2020	12/02/2020	JALPABEN PRAYAGRAJ RATHOD,	MR PREMAL S RACHH,MR JAIMIN D PANDYA	PRAYAGRAJ NATWARLAL RATHOD,	MR PRATIK Y JASANI
8109	MCA/77/2020	13/03/2020	PREM CONDUCTORS PRIVATE LIMITED,	MR ASHISH H SHAH	S.K. LANGA OR HIS SUCCESSOR, COLLECTOR GANDHINAGAR,	GOVERNMENT PLEADER
8110	MCA/86/2020	30/01/2020	PACHANBHAI JETHABHAI PATEL,	MR MAHESH BHAVSAR,MRS HM BHAVSAR	STATE OF GUJARAT,KAILASHCHANDRA RAMCHANDRA DIMRI	
8111	MCA/87/2020	13/03/2020	PREMILABEN CHANDRAVADAN PATEL,	KRISHNAN M GHAVARIYA	MR. SHRI MANOJ AGARWAL - OR HIS SUCCESSOR , THE SECRETARY,SHRI A.V. LASANIYA OR HIS SUCCESSOR , TALUKA DEVELOPMENT OFFICER,SHRI AJAY J. SHAH OR HIS SUCCESSOR - DISTRICT DEVELOPMENT OFFICER,SHRI R.P. CHAUDHARY OR HIS SUCCESSOR - DIRECTOR	GOVERNMENT PLEADER,MR HS MUNSHAW
8112	MCA/89/2020	31/01/2020	POONAMBHAI CHHETABHAI RABARI,	(MR RM PARMAR)	EXECUTIVE ENGINEER , SARDAR SAROVAR NARMADA NIGAM LTD.,CHAIRMAN SARDAR SAROVAR NARMADA NIGAM LTD	
8113	MCA/98/2020	06/03/2020	PANDYA EKTABEN W/O. YAGNESHCHANDRA SHRIMALI,	MR VAIBHAV N SHETH	SHRIMALI YAGNESHCHANDRA RAMESHCHANDRA,	A R KADRI,MR JAYDATTSINH N RATHOD
8114	MCA/103/2020	31/08/2020	HIRENKUMAR HASMUKHBHAI PATEL,	MR. JIT P PATEL	STATE OF GUJARAT,C.J.PATEL, COLLECTOR	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8115	MCA/104/2020	06/03/2020	HETALBEN W/O. DHAVALBHAI CHHAPIYA,	MR. ZALAK B PIPALIA	DHAVALBHAI KIRITBHAI CHHAPIYA,	MR MEET D PANSURIA,MR DILIP T MAMTORA
8116	MCA/109/2020	28/02/2020	SONABEN RASIKLAL MAKWANA,	MR PH PATHAK	PANKAJ JOSHI, THE SECRETARY FINANCE DEPARTMENT OR HIS SUCCESSOR IN OFFICE,H.K.MAHERIYA, PRINCIPAL CIVIL JUDGE OR HIS SUCCESSOR IN OFFICE	,MR HEMANG M SHAH
8117	MCA/111/2020	31/01/2020	BANK OF BARODA,	MR. MAHITOSH U SINGH	K K NIRALA, THE DISTRICT MAGISTRATE, AHMEDABAD,	
8118	MCA/112/2020	16/03/2020	DEVIKABEN SANDIPBHAI GUJARATI D/O GUNVANTBHAI BACHUBHAI MORI,	SUREN B PATEL	SANDIPBHAI MANOJBHAI GUJARATI,	MR. HJ KARATHIYA
8119	MCA/115/2020	03/02/2020	BAVA KAPILABEN LAXMANGIRI,	MR SP MAJMUDAR	DR. VINOD R.RAO , THE SECRETARY,MISS. SMITABEN DHWARKADAS PATEL - DISTRICT PRIMARY EDUCATION OFFICER,SANGITABEN SANKARLAL PATEL - TALUKA PRIMARY EDUCATION OFFICER,MANISHKUMAR RASIKLAL PATEL - PRINCIPAL OF VADASMA PRIMARY SCHOOL	
8120	MCA/123/2020	12/02/2020	VIKRAMSINH CHATRASINH LAKUM,	MR.HEMANG H PARIKH,MR RASESH H PARIKH	BIJAL A. SHAH OR SUCCESSOR IN OFFICE,	
8121	MCA/127/2020	13/02/2020	RATHOD IMRANBHAI GAFURBHAI,	MM BEG	USHABEN ASHOKBHAI VASAVA,JATIN ASHOK PATEL,RANGREJ ALTAFHUSAIN HASANBHAI,PATEL KANUBHAI MOHANBHAI,RATHOD ANVAR AHEMADBHAI,PATEL MUKESHBHAI MOTIBHAI	
8122	MCA/130/2020	21/08/2020	DAVE DHARABEN HARISHBHAI,	CHETANKUMAR V DARJI	D P DESAI, IAS,	NOTICE SERVED BY DS
8123	MCA/133/2020	09/03/2020	KIRTI AMIT PANDYA,MINOR VIVAN AMIT PANDYA THROUGH HIS LEGAL REPRESENTATIVE KIRTI AMIT PANDYA	MS AMI K PATEL	HARVIJAYSINGH VIMALSINGH GOHIL,HDFC ERGO GENERAL INSURANCE CO. LTD.,JYOTIBEN BIPINCHANDRA PANDYA	RULE SERVED BY DS,DS AFF.NOT FILED (R)
8124	MCA/134/2020	09/03/2020	KIRTI AMIT PANDYA,	MS AMI K PATEL	HARVIJAYSINGH VIMALSINGH GOHIL,HDFC ERGO GENERAL INSURANCE CO. LTD.	RULE SERVED BY DS
8125	MCA/143/2020	23/09/2020	MANILAL SADABHAI PARMAR,	MR GM AMIN,MS SHALU P RAVAL	S S THAKRE, DIRECTOR OF PENSION AND PROVIDENT FUND,MK JADAV SECRETARY,C G VAGHELA EXECUTIVE ENGINEER UNIT 3(C) AHMEDABAD,JIGNESH P PARMAR GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION	NOTICE SERVED,RONAK D CHAUHAN
8126	MCA/151/2020	27/02/2020	DIPIKABEN D/O VIJAYKUMAR HIRABHAI SATHVARA AND W/O VIPULKUMAR SATHVARA,	ANURAG R RATHOR	VIPULKUMAR NATVARLAL SATHVARA,	MR TUSHAR CHAUDHARY,MR.DIPEN F CHAUDHARI
8127	MCA/152/2020	28/02/2020	SAPAN SUDHIRBHAI DALAL,	MR DIPAK R DAVE	K K NIRALA, CITY COLLECTOR,	
8128	MCA/157/2020	23/09/2020	JADEJA HARPALSINH JILUBHA,	SHIVANG A THACKER	PANKAJ KUMAR, IAS OR HIS SUCCESSOR IN OFFICE,M.K.JADAV I.A.S. OR HIS SUCCESSOR IN OFFICE,PRAVEENA D.K. I.A.S. OR HER SUCCESSOR IN OFFICE,V.I.PRAJAPATI OR HIS SUCCESSOR IN OFFICE,J.N.PATEL OR HIS SUCCESSOR IN OFFICE,RAJIV KUMAR GUPTA I.A.S.	,NOTICE SERVED
8129	MCA/158/2020	20/10/2020	NIRANJANBHAI JAYNATILAL PATHAK,	MS MAMTA R VYAS	STATE OF GUJARAT,COMMISSIONER OF HIGHER EDUCATION, M. NAGRAJAN,DIRECTOR, PENSION AND PROVIDENT FUND, S. S. THAKRE	NOTICE SERVED
8130	MCA/162/2020	13/02/2020	PATELIYA DABHABHAI MANGALBHAI,	MR DIPAK R DAVE	SHRI D.D. SOLANKI - SUB DIVISIONAL AGRICULTURAL OFFICER,S.J.PATEL - DISTRICT AGRICULTURE OFFICER,R.M. PATEL - ACCOUNTS OFFICER	
8131	MCA/163/2020	12/02/2020	RAMIBEN D/O BALUBHAI MAHYAVANSHI , W/O CHHAGANBHAI LALJIBHAI THAKORE,	MR NK MAJMUDAR	JIGNA PARMAR, MAMLATDAR,	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8132	MCA/171/2020	04/11/2020	POONAMBEN W/O MAHENDRABHAI NALIYAPARA,	MR TANMAY B KARIA	MAHENDRABHAI HANSRAJBHAI NALIYAPARA,	NOTICE SERVED
8133	MCA/173/2020	06/07/2020	MANEESH KHUSHALCHANDRA SHUKLA,	MR NASIR SAIYED	HITENDRA C PATEL,HYDERALI H. KHOJA	NOTICE SERVED
8134	MCA/176/2020	06/03/2020	DAHYALAL @ DAHYABHAI DHARMASINHBHAI,PARESHBHAI DHARMASINHBHAI	MR KM SHETH	ANIL K PRAJAPATI,	
8135	MCA/177/2020	27/08/2020	IQBALBHAI NANNUBHAI CHAUHAN,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8136	MCA/178/2020	27/08/2020	KALUBHAI PARSHOTTAMBHAI BARAIYA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8137	MCA/179/2020	27/08/2020	DEVENDRA NANALAL JANI,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8138	MCA/180/2020	27/08/2020	GAMBHIRSINH MERUBHA PARMAR,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8139	MCA/181/2020	27/08/2020	PRAHLADBHAI RAGHUBHAI DABHI,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8140	MCA/182/2020	27/08/2020	SARDARBHAI VALLABHBHAI MANDALIYA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8141	MCA/183/2020	27/08/2020	DARSHAN GANPATBHAI ACHARYA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8142	MCA/184/2020	27/08/2020	GUNVANTBHAI MULJIBHAI ABASANA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8143	MCA/185/2020	27/08/2020	ASHOKBHAI NARSHIBHAI PARMAR,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8144	MCA/186/2020	27/08/2020	IBRAHIM MOHAMMAD DERAIYA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8145	MCA/187/2020	27/08/2020	GIRISHBHAI BATUKBHAI CHAUHAN,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8146	MCA/188/2020	27/08/2020	HARISINH KARANSINH GOHIL,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8147	MCA/189/2020	27/08/2020	AZIZBHAI GAFFARBHAI SHEIKH,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8148	MCA/190/2020	27/08/2020	ABDULKADAR MOHD RAFIKBHAI PATHAN,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8149	MCA/191/2020	27/08/2020	KISHORBHAI BHAKABHAI MAKWANA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8150	MCA/192/2020	27/08/2020	PRAFULBHAI INDULAL TRIVEDI,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8151	MCA/193/2020	27/08/2020	KANTIBHAI DAHYABHAI KANTARIA,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8152	MCA/194/2020	27/08/2020	VINODBHAI HARIBHAI CHAUHAN,	MR. VISHAL P THAKKER	M K DAS, STATE OF GUJARAT,RAHUL GUPTA, ALCOCK ASHDOWN (GUJARAT) LIMITED,ANIL MUKIM, GUJARAT MARITIME BOARD	NOTICE SERVED
8153	MCA/198/2020	17/02/2020	ANKITA D/O BABULAL MOJIDRA AND W/O PRATIK PRAFULCHANDRA BHAVSAR,	MR D M AHUJA	PRATIK PRAFULCHANDRA BHAVSAR,	
8154	MCA/200/2020	18/02/2020	BAPLA GROUP GRAM PANCHAYAT,	MR SP MAJMUDAR,MR. ANAND V THAKKAR,ANSHUL N SHAH	PEENABEN R GHADIYA,RAVIRAJ MUKESHBHAI GHADVI,JASIBEN MALJIBHAI DIYA,CHAMANJI DAHYAJI RATHOD,YASINBHAI VAJIRBHAI BANGLAWALA,GEETABEN I. THAKOR	
8155	MCA/201/2020	18/02/2020	BAPLA GROUP GRAM PANCHAYAT,	MR SP MAJMUDAR,MR. ANAND V THAKKAR,ANSHUL N SHAH	PEENABEN R GHADIYA - PRESIDENT , DISTRICT PANCHAYAT BANASKANTHA,RAVIRAJ MUKESHDAN GHADVI - MEMBER DISTRICT PANCHAYAT BANASKANTHA,JASIBEN MALJIBHAI DIYA - VICE PRESIDENT , DISTRICT PANCHAYAT BANASKANTHA,CHAMANJI DAHYAJI RATHOD - MEMBER , DISTRICT PANCHAYAT BANASKANTHA,YASINBHAI VAJIRBHAI BANGLAWALA - MEMBER, DISTRICT PANCHAYAT BANASKANTHA,GEETABEN I. THAKOR - THE TALUKA DEVELOPMENT OFFICER	
8156	MCA/202/2020	18/02/2020	BAPLA GROUP GRAM PANCHAYAT,	MR SP MAJMUDAR,MR. ANAND V THAKKAR,ANSHUL N SHAH	PEENABEN R GHADIYA,RAVIRAJ MUKESHDAN GADHVI,JASIBEN MALJIBHAI DIYA,CHAMANJI DAHYAJI RATHOD,YASINBHAI VAJIRBHAI BANGLAWALA,GEETABEN I. THAKOR	
8157	MCA/203/2020	18/02/2020	DHARMESH A.K.A. FARSU SITARAM PATEL,NASSERUDIN GULAMBHAI SHEIKH(MEMBER)	MR SP MAJMUDAR	B M JOSHI, DIRECTOR OF SUGAR OFFICE,	
8158	MCA/215/2020	26/10/2020	KAMLESH NANUBHAI PARMAR,	MR GAURAV CHUDASAMA	SMT. ANJU SHARMA,STATE OF GUJARAT,P. BHARTI (IAS),THE DIRECTOR,SHRI ASHISH BORISAGAR	NOTICE SERVED,MR AD OZA
8159	MCA/216/2020	15/12/2020	JITESH BHAVANBHAI VAGHELA,	JEET Y RAJYAGURU	ANUP B THAKAR, DIRECTOR, GUJARAT AYURVED UNIVERSITY,	MR DG SHUKLA,MR HARSHEEL D SHUKLA
8160	MCA/218/2020	22/12/2020	BHEMABHAI KARSANBHAI RATHOD,Hiraben Bhemabhai Rathod	,(MR RM PARMAR)	SECTION OFFICER,PRESIDING OFFICE INDUSTRIAL TRIBUNAL	NOTICE SERVED,MR HS MUNSHAW
8161	MCA/219/2020	11/03/2020	PUJABEN W/O SUJIT PANDIYA AND D/O HARSHADBHAI NATWARLAL PANDIYA,	CHIRAG J BRAHMBHATT	SUJIT NARENDRABHAI PANDIYA,	RULE SERVED BY DS
8162	MCA/241/2020	18/09/2020	NATHABHAI ATMARAM VYAS,	MR. VISHAL P THAKKER,PARESHKUMAR M VADHER	UDAY NASHIT, STATE OF GUJARAT, CHIEF OFFICER, RAJULA NAGARPALIKA,BHAKTI SHAMAL, DIRECTOR OF MUNICIPALITIES,S S THAKORE, DIRECTOR OF PENSION AND PROVIDENT FUND	
8163	MCA/251/2020	27/02/2020	CHHAGANBHAI BHOLIYABHAI GAMIT,	MR VASAVA NARPATSINH	JITENDRASINH ABHESINH RANA,	
8164	MCA/256/2020	30/07/2020	HAMIDABEN FAKIR MAMAD IBRAHIM,	MR MEET A SHAH	ANURADHA MALL , THE PRINCIPAL SECRETARY,SHRI K.M. BHIMJIYANI - DIRECTOR,MS. PRAVEENA D.K. - COLLECTOR, KUTCH	,NOTICE SERVED
8165	MCA/268/2020	16/09/2020	SHILPA W/O MITESH PATEL D/O HARIBHAI AMIN,	MRS. BHAVINI N. BUCH	MITESH CHINUBHAI PATEL,	NOTICE SERVED
8166	MCA/271/2020	20/08/2020	BALWANTBHAI MOHANBHAI NASIT,AJAY DHIRUBHAI PIPALIYA	M S PADALIYA	R K VACHHANI, MAMLATDAR, RAJKOT CITY (EAST),	GOVERNMENT PLEADER

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8167	MCA/273/2020	24/09/2020	BHAVESHKUMAR KARSHAN KANJARIYA,	MR SAMIR B GOHIL	VINOD RAO, IAS,M I JOSHI DIRECTOR OF PRIMARY EDUCATION	NOTICE NOT RECD BACK
8168	MCA/274/2020	23/09/2020	PARSOTTAM MAGHABHAI PARMAR,	MR GM AMIN	GUJARAT WATER RESOURCES DEVELOPMENT CORPORATION,STATE OF GUJARAT,MADHUSUDAN R. NAIR,S.S.THAKORE	NOTICE NOT RECD BACK
8169	MCA/276/2020	06/07/2020	SHAKTI HIGH COURT STAFF CO.OP. HOUSING SOC. LTD,OM SHANTI GUJARAT HIGH COURT CO-OP. HOUSING SOC. LTD,OM SHANTI GUJARAT HIGH COURT CO-OP. HOU. SOC. LTD (PART II)	MR AMIT M PANCHAL	ANIL MUKIM , IAS - CHIEF SECRETARY TO THE GOVERNMENT OF GUJARAT,DR. KULDEEP ARYA, IAS - COLLECTOR,SHRI LOCHAN SEHRA - HOUSING COMMISSIONER GUJARAT HOUSING BOARD	,MR RITURAJ M MEENA
8170	MCA/281/2020	11/09/2020	SANTOSHBA (ARTIBA) W/O. VANRAJSINH RATHOD D/O. RAJENDRASINH JADEJA,	MR MEHUL M MEHTA	VANRAJSINH HITNEDRASINH RATHOD,	NOTICE SERVED
8171	MCA/285/2020	31/08/2020	NEETABEN GAUTAMBHAI SOLANKI,	HCLS COMMITTEE,MS RAKSHA S DIKSHIT	GAUTAMBHAI GOVINDBHAI SOLANKI,	RULE SERVED
8172	MCA/292/2020	13/03/2020	SIMANDHAR SWAMI ARADHNA TRUST,CHIRAG NAGINDAS KOTICHA	MR.D K.PUJ	KULDEEP ARYA, COLLECTOR GANDHINAGAR,	
8173	MCA/295/2020	16/09/2020	JAGRUTIBEN D/O NATWARLAL BABUBHAI W/O MAHENDRABHAI KHEMABHAI PATEL,	HCLS COMMITTEE,MS. GR SONERAO	MAHENDRABHAI KHEMABHAI PATEL,	RULE SERVED
8174	MCA/297/2020	14/10/2020	MAHESHBHAI JESABHAI MARU (M.J.MARU),	MR PM LAKHANI,MRS R P LAKHANI,MILAN R MARUTI	GAURANG MAKWANA, THE COLLECTOR,	NOTICE SERVED
8175	MCA/307/2020	24/09/2020	VINODBHAI JIVABHAI PARMAR,	MR MA PAREKH	V M BHAGORA (MAMLATDAR),	GOVERNMENT PLEADER
8176	MCA/316/2020	09/12/2020	VIMALABEN PRABHULAL MEHTA,MAUSAMI VIPUL MEHTA,KOMAL DIPAK SHAH,PUNIT PRABHULAL MEHTA SINCE DECEASED THROUGH HIS L.R. AARTI PUNIT MEHTA	MR BY MANKAD	MUKESH PURI, SECRETARY,	GOVERNMENT PLEADER
8177	MCA/321/2020	04/09/2020	SURUCHI FOODS PRIVATE LIMITED,	MR. JAIMIN R DAVE,PRIYANK S DAVE,MS HIRVA R DAVE	GOVERNMENT OF GUJARAT,DIRECTRO INTEGRATED CHILD DEVELOPMENT SERVICES,SECRETARY WOMEN AND CHILD DEVELOPMENT	DS AFF.NOT FILED (N)
8178	MCA/322/2020	21/09/2020	AXIS BANK LIMITED,	MR DHARMESH V SHAH,MR LALIT M PATEL	STATE OF GUJARAT,REMYEL MOHAN,B J CHUDASAMA	NOTICE NOT RECD BACK,NOTICE SERVED
8179	MCA/323/2020	10/12/2020	SOUTH GUJARAT ENGINEERING AND GENERAL WORKERS UNION,MANJIBHAI MANDALIYABHAI GAMIT	MR RAJESH P MANKAD	VIJAY G PATEL,	NOTICE SERVED
8180	MCA/324/2020	18/08/2020	MANSI W/O. KISHAN SHANKARLAL DHANDHUKIA,	MR. HJ KARATHIYA	KISHAN SHANKARLAL DHANDHUKIA,	MR AB GATESHANIYA
8181	MCA/325/2020	10/12/2020	KRUPABEN W/O PIYUSHKUMAR RAVAL D/O. BHARATBHAI JAYANTIBHAI DAVE,	MR BHADRESH C PATEL,MR HK THAKOR	PIYUSHKUMAR BHOGILAL RAVAL,	RULE SERVED
8182	MCA/328/2020	22/09/2020	PATEL DHARABEN W/O HIRENBHAI AND D/O KANJIBHAI DAHYABHAI DELVADIYA,	MR KV SHELAT	PATEL HIREN SUNILKUMAR,	NOTICE SERVED
8183	MCA/331/2020	26/05/2020	SHETH C.N. GRADUATE BASIC TRAINING COLLEGE,	MR MEET A SHAH	SH. T. PRITAM SINGH, REGIONAL DIRECTOR, NATIONAL COUNCIL FOR TEACHERS EDUCATION,DR. P. M. PATEL, REGISTRAR, THE GUJARAT UNIVERSITY,MS. ANJU SHAMRA, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT,MR. MAHENDRA G. BHATT, JOINT DIRECTOR, COMMISSIONERATE OF HIGHER EDUCATION	
8184	MCA/332/2020	08/06/2020	CHIRAGKUMAR BHARATBHAI PATEL,AMITSINH VIKRAMSINH MAKWANA	MR.DIPAK B PATEL	DR. JAYANTI S. RAVI OR HIS SUCCESOR IN OFFICE,DR. M. R. CHAUDHARY OR HIS SUCCESOR IN OFFICE	
8185	MCA/333/2020	04/06/2020	JAGDISHBHAI CHHAGANLAL VEKARIYA,	SWAPNESHWAR GOUTAM	M.K. JADAV, SECRETARY,MR. SHAILESH G. PATEL,MR. SHAILESH G. PATEL,MR. PRAVIN H. SHAH	
8186	MCA/334/2020	04/06/2020	IQBAL IBRAHIM SORA,	SWAPNESHWAR GOUTAM	M K JADAV,SHAILESH G. PATEL,SHAILESH G. PATEL,PRAVIN H SHAH	

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8187	MCA/335/2020	22/06/2020	JALPA JAGDISHBHAI PANCHAL,	MR NIRAV R MISHRA	STATE OF GUJARAT - THROUGH SECRETARY MR. P.K. TANEJA,STATE OF GUJARAT - THROUGH SECRETARY MR. ARVIND AGARWAL,DR. JAYANTI RAVI AND / OR HER SUCCESSOR,ADDITIONAL DIRECTOR MR. M.M. PRABHAKAR AND / OR HIS SUCCESSOR,DEAN - MR NITIN SUMANCHANDRA VORA AND / OR HIS SUCCESSOR,CHIEF EXECUTIVE OFFICER DR. JATIN BUCH AND / OR HIS SUCCESSOR,D.B. ENTERPRISES,VEDAKAR MEHUL BALDEVBHAI,SADAT DINESHKUMAR LAXMANBHAI,PATEL AJIT VITTHALBHAI,JADAV MITESH HARSHADBHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
8188	MCA/337/2020	20/07/2020	PATEL GIRISHBHAI KANTIBHAI,	MR NK MAJMUDAR	SHRI ARVIND VIJAYAN, DISTRICT DEVELOPMENT OFFICER,	MR HS MUNSHAW
8189	MCA/338/2020	05/08/2020	NIDHI W/O ABHISHEK ATULKUMAR BALSARA,	MR AMIT K DAVE	ABHISHEK ATULKUMAR BALSARA,	MR CHINTAN S POPAT
8190	MCA/339/2020	30/06/2020	SHIVAM ENGINEERING AND FABRICATION WORK,	MUNJAAL M BHATT	THE MANAGING DIRECTOR, DAKSHIN GUJARAT VIJ COMPANY LIMITED,DEPUTY ENGINEER (O AND M)	
8191	MCA/342/2020	13/07/2020	JANAK UMESHBHAI THAKER,	SHIVANG P JANI	VINODSINGH, THE STORE MANAGER,	

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8192	MCA/343/2020	22/06/2020	PANCHAL BHOOMIKA BHUPENDRABHAI,DUTTA POOJA PRASHANT,BHATT ZALAK PARULKUMAR	MR. EKRAMA H QURESHI	ANJU SHARMA, STATE OF GUJARAT,G.T. PANDYA,PINAL DINESHKUMAR SALOT,PAYAL JAYANTIBHAI PRAJAPATI,HITESH DAYASHANKAR RAJPUT,VANDANA RAJESHKUR RATWANI,HIRALBEN YASHWANTBHAI RATHOD,AVANI NAKUL DAVE,MANISHABEN HARIBHAI VALERA,HIREN ANANTKUMAR KOTADIYA,RAVI JAGDISHBHAI KHIMANI,RUSHI JAGDISHCHANDRA TRIVEDI,HARDI SHAILESH SANGHAVI,SHYAM RAJNIKANT KOTECHA,SAHISTABANU SHAKURBHAI MACHCHHAR,SHEETAL JIWANBHAI NAGAR,PRIYANKA RAJESHBHAI RAVAL,AMIT BHUPENDRABHAI PARMAR,NIRALI NATVARLAL MADHAK,SACHINKUMAR HARSHDBHAI MAKWANA,VIRAL RATILAL PATEL,JAY KAMLESH DAVE,BHAVESHKUMAR PRAHLADBHAI PATEL,DIVYESHKUMAR UMESHBHAI BAVISA,KARAN PARIMALBHAI BHATT,JAY PRAKASHBHAI PATEL,NAINESH VASANTBHAI NAGEKAR,MINAL VINODBHAI CHAUHAN,NISHA HASMUKHLAL BHANDARI,BHAVINKUMAR NATVARBHAI PATEL,KIRIT RASIKLAL RATHOD,HARESH DHANJI CHANDE,PRACHI VIJAYKUMAR PANCHOLI,NILESH DIPAKBHAI GORIYA,ASHVINKUMAR RAMESHBHAI PRAJAPATI,ASHOK KAMLESHBHAI RATHVA,NIKUNJKUMAR HARSUKHBHAI DOMADIYA,PARULBEN ABHESING BHURA,NEHAL SURESHBHAI CHOWDHARY,VINODRAY DHANJIBHAI THUMAR,HEMANI YOGESH SHAH,KRUNAL CHANDRAVADAN SUTHAR,NRUPESHKUMAR DHIRENBHAI SHAH,UPENDRAKUMAR RAMESHCHANDRA BHOI,NIKHIL KUMAR SINGH,NITINKUMAR MUKESHBHAI RAVAL,YOGESHKUMAR BHARATBHAI PATEL,CHINMAY ATULBHAI VYAS,YOGENDRA PRAVINBHAI TANK,MEHULKUMAR JAYKISHANBHAI VASAVA,ARCHANA BHARATBHAI GONDALIA,URVASHI LAXMANBHAI SOLANKI,MITUL JAYANTIBHAI PATEL,VISHALKUMAR RAMESHBHAI ANDODARIYA,PARTH RAMEHSCHANDRA DAVE,KAMLESH RAMJI MAKVANA,VIRAL RAJENDRAKUMAR PATEL,VANRAJKUMAR DINESHKUMAR BARIA,BHOOMI HARISHKUMAR TRIVEDI,SAXENA AAKANSHA CHHAILBIHARI,CHAUDHARY KARISHMABAHEN AMBARAMBHAI	
8193	MCA/344/2020	26/06/2020	GIRISHCHANDRA GIRDHARLAL PUNJANI,NAYNABEN HARSHADRAY DHOLAKIA,BHADRESHBHAI KANTILAL JOSHI,DIPAKBHAI GUNVANTBHAI DAVE,HARENDRA HARILAL HADA	MR VAIBHAV A VYAS	VINOD R RAO, IAS,M I JOSHI,J J SHELAT,C M MEHTA	
8194	MCA/345/2020	19/06/2020	ALL INDIA LPG DISTRIBUTORS FEDERATION (GUJARAT),BALAJI INDANE GRAMIN VITRAK THROUGH PARTNER NITINKUMAR SHARMA	(MR PRABHAV A MEHTA)	VARUN BAROT,	
8195	MCA/347/2020	21/07/2020	DAKSHINA (DAKSHITA) D/O MITHILESH DAVE,	MR ANKUR Y OZA	DIKSHIT (CHANDAN) PRADIPBHAI TRIVEDI,	MR PREMAL S RACHH
8196	MCA/348/2020	23/06/2020	HARESHBHAI ALINGBHAI VANK,	MS NAMRATA HARISHBHAI CHAUHAN,MR JAY N SHAH	THE STATE OF GUJARAT,SUMIT CHAUHAN,KIRTISINH M MORI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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8197	MCA/351/2020	26/06/2020	POONAM BHANUPRASAD BHATT,	HARSH V GAJJAR	STATE OF GUJARAT,STATE OF GUJARAT,STATE OF GUJARAT,INDIAN SYSTEM OF MEDICINE AND HOMEOPATHY,GOVERNMENT AYURVEDA COLLEGE AHMEDABAD,GUJARAT PUBLIC SERVICE COMMISSION	
8198	MCA/352/2020	26/06/2020	SHAH KALPESH KANUBHAI,	MS MAMTA R VYAS	DISTRICT EDUCATION OFFICER,GAYATRI SECONDARY AND HIGHER SECONDARY SCHOOL	
8199	MCA/353/2020	26/06/2020	DHARMENDRA SOMABHAI MAKWANA,	MR NK MAJMUDAR	M.N. PATEL,DISTRICT PANCHAYAT PRIMARY EDUCATION COMMITTEE,	
8200	MCA/356/2020	20/07/2020	M/S AMIT COTTON INDUSTRIES THROU PARTNER, VELJIBHAI VIRJIBHAI RANIPA,	MR D K TRIVEDI	PRINCIPAL COMMISSIONER OF CUSTOMS,DEPUTY COMMISSIONER OF CUSTOMS,UNION OF INDIA THROUGH SECRETARY	DS AFF.NOT FILED (N),MR. PARTH H BHATT
8201	MCA/357/2020	16/12/2020	JAYANTILAL KHENGARBHAI BHARWAD,	MR MEHUL SHARAD SHAH	KULDEEP ARYA, IAS,AJAYSINH RAJENDRASINH ZALA , DEPUTY COLLECTOR (LAND REFORMS)	
8202	MCA/358/2020	13/07/2020	HITESHKUMAR JASHVANTSINH RATHOD,	MR Y J PATEL	HINDUSTAN PETROLEUM CORPORATION LTD., VIJAYKUMAR PATEL,BARODA RETAIL REGIONAL OFFICE,HINDUSTAN PETROLEUM CORPORATION LTD,VISHAL SHARMA	DS AFF.NOT FILED (N)
8203	MCA/359/2020	01/07/2020	PARMAR HETALBEN FULJIBHAI,	MR NK MAJMUDAR	M.N. PATEL,DISTRICT PANCHAYAT PRIMARY EDUCATION COMMITTEE,	
8204	MCA/360/2020	20/08/2020	GAURAV MAHESHCHANDRA YADAV,	MR RV DESHMUKH	BHARATBHAI VADHER, DISTRICT EDUCATION OFFICER,COMMISSIONER OF SCHOOLS GUJARAT STATE,MANAGING TRUSTEE SARVODAY EDUCATION TRUST	NOTICE SERVED BY DS
8205	MCA/361/2020	21/07/2020	JADAV JAYESHBHAI GOVINDBHAI,	MS MAMTA R VYAS	DIRECTOR GENERAL OF POLICE, SHIVANAND JHA,SUPERINTENDENT OF POLICE, AKSHAYRAJ MAKWANA	
8206	MCA/362/2020	22/07/2020	JAKIRHUSSAIN ASGARALI SAIYAD,	MR. VISHAL P THAKKER	P M PATEL, DIVISIONAL CONTROLLER, BHAVNAGAR, GUJARAT STATE ROAD TRANSPORT CORPORATION,	DS AFF.NOT FILED (N)
8207	MCA/363/2020	21/07/2020	PURNASINH RUDRADATSINH VAGHELA,	MR RJ GOSWAMI	J.R. ZALA,POLICE INSPECTOR,	
8208	MCA/364/2020	04/12/2020	BHARIBEN BALKRISHNA JOSHI,	MR DG SHUKLA	NALINIBEN RAMESHCHNDRA BHATT,SHRI DASHRATHSINH GOHIL	NOTICE UNSERVED,(MR ANAND L SHARMA)
8209	MCA/366/2020	31/07/2020	DEVABHAI KARABHAI CHELANA,	MS MAMTA R VYAS	RANGE FOREST OFFICER,C G DAFADA,STATE OF GUJARAT THROUGH DEPUTY SECRETARY, DR. RAJIV KUMAR GUPTA	,NOTICE NOT RECD BACK
8210	MCA/367/2020	31/07/2020	KHEEMABHAI LAKHABHAI CHAVDA,	MS MAMTA R VYAS	RANGE FOREST OFFICER,,STATE OF GUJARAT THROUGH DEPUTY SECRETARY DR. RAJIV KUMAR GUPTA	GOVERNMENT PLEADER
8211	MCA/368/2020	21/07/2020	DESAI RONAK JAYRAMBHAI,	MS MAMTA R VYAS	DIRECTOR GENERAL OF POLICE,SUPERINTENDENT OF POLICE	
8212	MCA/369/2020	30/07/2020	ASHUTOSH KANTIBHAI PATEL,	MR. EKRAMA H QURESHI	SMT. ANJU SHARMA - SECRETARY , EDUCATION DEPARTMENT,G T PANDYA, THE DIRECTOR OF TECHNICAL EDUCATION	
8213	MCA/370/2020	30/07/2020	KUNDAN N VAGHELA,	MR. EKRAMA H QURESHI	SMT. ANJU SHARMA, PRINCIPAL SECRETARY , EDUCATION DEPARTMENT,G T PANDYA, THE DIRECTOR OF TECHNICAL EDUCATION	
8214	MCA/371/2020	30/07/2020	MIHIR S DAVE,	MR. EKRAMA H QURESHI	SMT. ANJU SHARMA , SECRETARY, EDUCATION DEPARTMENT,G T PANDYA, THE DIRECTOR OF TECHNICAL EDUCATION	
8215	MCA/373/2020	06/08/2020	KHIMJIBHAI JAHABHAI CHAUHAN,	MR MA PAREKH	M I JOSHI,M N PATEL (DISTRICT PRIMARY EDUCATION OFFICER),BLAVANTSINH GOHEL (TALUKA PRIMARY EDUCATION OFFICER),VINOD RAO (SECRETARY OF EDUCATION DEPARTMENT),MILIND TORVANE (SECRETARY OF FINANCE DEPARTMENT)	,DS AFF.NOT FILED (N)
8216	MCA/374/2020	10/09/2020	CARNEIGE INSTITUTE OF WASHINGTON,M7D CORPORATATION	MR SHIVANG M SHAH,MR KABIR A HATHI	FENIX DIAMONDS LLC,BAKULBHAI LIMBASIYA,CHIRAG LIMBASIYA , DIRECTOR , NOUVEAU DIAMONDS LLP	MR AMAR N BHATT,MR AS VAKIL,MR KUNAL P VAISHNAV

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8217	MCA/375/2020	04/11/2020	JAYABEN BHIKHUGIRI GOSWAMI,	MR NILESH M SHAH	DISTRICT DEVELOPMNT OFFICER, SHRI S K HUDDA AND/OR HIS SUCCESSOR IN HIS OFFICE,EXECUTIVE ENGINEER SHRI K S PARDHI AND OR HIS SUCCESSOR IN HIS OFFICE	NOTICE SERVED,MR HS MUNSHAW
8218	MCA/376/2020	04/11/2020	KAMLABEN NATHUBHAI SOLANKI,	MR NILESH M SHAH	DISTRICT DEVELOPMENT OFFICER, SHRI S K HUDDA, AND OR HIS SUCCESSOR IN HIS OFFICE,EXECUTIVE ENGINEER, SHRI K S PADHI AND/OR HIS SUCCESSOR IN HIS OFFICE,COLLECTOR, SHRI K RAJESH AND/OR HIS SUCCESSOR IN HIS OFFICE,MAMLATDAR, SHRI G D BAROLIA AND/OR HIS SUCCESSOR IN HIS OFFICE	NOTICE SERVED,MR HS MUNSHAW
8219	MCA/377/2020	30/07/2020	PATEL NIKESHKUMAR NARSINHBHAI,	MR. EKRAMA H QURESHI	ANJU SHARMA SECRETARY, EDUCATION DEPARTMENT,G T PANDYA, THE DIRECTOR OF TECHNICAL EDUCATION	
8220	MCA/379/2020	27/07/2020	JASMINABEN JAYDEVBHAI NAYAK,	MR ND SONGARA,MR RAJIV K DESAI	S J HAIDAR, MANAGING DIRECTOR,JAYDEEPBHAI H SOLANKI, DIVISIONAL CONTROLLER	
8221	MCA/380/2020	27/07/2020	ASHOKKUMAR MAGANLAL PRAJAPATI,	MR ND SONGARA,MR RAJIV K DESAI	S J HAIDAR, MANAGING DIRECTOR,JAYDEEPBHAI H SOLANKI, DIVISIONAL CONTROLLER	
8222	MCA/382/2020	13/08/2020	NARAYANBHAI KAHERBHAI BHATIA (RAJPUT),	MR SP MAJMUDAR	J B PATEL, DISTRICT COLLECTOR,GANGASINH, DEPUTY COLLECTOR,V.B. SOLANKI, MAMLATDAR,VAISHALIBEN L. LAKHTARIA, TALATI CUM MANTRI, GHANSHYAMPUR,NEHABEN HATIMBHAI VORA	,NOTICE NOT RECD BACK
8223	MCA/385/2020	17/09/2020	KHANT BHATHIBHAI KHATUBHAI,	MR DIPAK R DAVE	STATE OF GUJARAT THROUGH PRINCIPAL SECRETARY, AMRENDRAKAUR RAKESH,DEPUTY EXECUTIVE ENGINEER, S. S. PATEL	,NOTICE SERVED
8224	MCA/386/2020	22/10/2020	DINESHKUMAR BALABHAI SOLANKI,	MRS KRISHNA G RAWAL	STATE OF GUJARAT,DIRECTOR OR COMMISSIONER OF MUNICIPALITY,REGIONAL COMMISSIONER OF MUNICIPALITY,COLLECTOR,KODINAR NAGAR PALIKA	,NOTICE SERVED,MS SHUBHA B TRIPATHI
8225	MCA/387/2020	30/09/2020	BHARATBHAI HARJIBHAI PATEL,NARPATSINH MANGUBHA,JADEJA KRISHANABA NARPATSINH JADEJA	MR AR THACKER,SHIVANGA THACKER	PANKAJ KUMAR, IAS OR HIS SUCCESSOR IN HIS OFFICE OF THE SECRETARY,D G PATEL, IAS OR HIS SUCCESSOR IN HIS OFFICE,PRAVEENA D K, IAS,KUM S. M. KATHAD OR HER SUCCESSOR IN THE OFFICE OF DEPUTY COLLECTOR	
8226	MCA/390/2020	26/08/2020	PRAKASHRAY LABHSHANKER RAVAL,	MR PRABHAKAR UPADYAY	MR. KAMAL DAYANI - THE ADDITIONAL CHIEF SECRETARY,VIPUL MITRA, THE ADDITIONAL CHIEF SECRETARY,D M PATHAN, THE DEPUTY SECRETARY,SUPREET SINGH GULATI, THE DIRECTOR	NOTICE NOT RECD BACK
8227	MCA/392/2020	30/07/2020	BHARATBHAI HARJIBHAI PATEL,NARPATSINH MANGUBHA,JADEJA KRISHANABA NARPATSINH JADEJA	MR AR THACKER,SHIVANGA THACKER	PANKAH KUMAR, IAS,D G PATEL, IAS OR HIS SUCCESSOR IN HIS OFFICE OF,PRAVEENA D K, IAS,KUM S M KATHAD OR HER SUCCESSOR IN THE OFFICE OF DEPUTY COLLECTOR	
8228	MCA/393/2020	27/07/2020	PARULBEN ANANDKUMAR NAYAK,	MR ND SONGARA	S J HAIDAR, MANAGING DIRECTOR,JAYDEEPBHAI H SOLANKI	
8229	MCA/394/2020	29/09/2020	VIJAYBHAI HARIBHAI TANK,	ADITI S RAOL	ASHWANI KUMAR, SECRETARY,KULDEEP ARYA, DISTRICT MAGISTRATE,H M JADEJA, ADDITIONAL DISTRICT MAGISTRATE,ANIRUDHSINH JADEJA, DIRECTOR	
8230	MCA/398/2020	30/09/2020	KANABHAI HARIBHAI SINCE DECD. THROUGH LH AND LR PRABHATBHAI KANABHAI PARMAR,	MR VIJAY N RAVAL	H J RATHOD, THE UNDER SECRETARY,B B MODHYA, THE DEPUTY COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER,A H PATEL, EXECUTIVE ENGINEER,PRINCIPAL SECRETARY	,NOTICE NOT RECD BACK,NOTICE SERVED,MR UM SHASTRI
8231	MCA/399/2020	30/09/2020	ABDUL UMAR SUMARA,	MR AR THACKER,SHIVANGA THACKER	PANKAJ KUMAR, IAS OR HIS SUCCESSOR IN HIS OFFICE OF THE SECRETARY,D G PATEL, IAS,PRAVEENA D K, IAS,KUM S M KATHAD	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8232	MCA/400/2020	04/11/2020	RAMABEN MAHADEVGIRI GOSWAMI,	MR NILESH M SHAH	DISTRICT DEVELOPMENT OFFICER SHRI S K HUDDA AND OR HIS SUCCESSOR IN HIS OFFICE,EXECUTIVE ENGINEER , K S PARDHI AND/OR HIS SUCCESSOR IN HIS OFFICE,COLLECTOR, K. RAJESH AND/OR HIS SUCCESSOR IN HIS OFFICE,MAMLATDAR, G.D. BAROLIA AND/OR HIS SUCCESSOR IN HIS OFFICE	,GOVERNMENT PLEADER,MR HS MUNSHAW
8233	MCA/401/2020	31/07/2020	VIKRAMSINH RAVUBHA GOHIL,	MR VAIBHAV A VYAS	DHANANJAY DWIVEDI, IAS,S V AHUJA	
8234	MCA/402/2020	31/07/2020	AOGHADPARI UMEDPARI PARI (A U PARI) SINCE DECD. THROUGH HEIR AND LRS. RANJANBEN AOGHAD PARI,	MR VAIBHAV A VYAS	DHANANJAY DWIVEDI, IAS,S V AHUJA	
8235	MCA/403/2020	14/08/2020	CHANDUBHAI SAVJIBHAI THAKOR,	MR MP PRAJAPATI,ARCHITA M PRAJAPATI	STATE OF GUJARAT,COMMISSIONER SHRI, (IN CHARGE) MR.LOCHAN SEHRA,EXECUTIVE ENGINEER, MR. A.D.MANGER	ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP,MR MP PRAJAPATI,MR RITURAJ M MEENA
8236	MCA/404/2020	17/12/2020	GANPATRAM KESHAVBHAI CHAUHAN,	MR NK MAJMUDAR	STATE OF GUJARAT,COMMISSIONER HEALTH AND MEDICAL SERVICES,DISTRICT PANCHAYAT AHMEDABAD	GOVERNMENT PLEADER,MR HS MUNSHAW
8237	MCA/405/2020	27/10/2020	MAYANKKUMAR MOHANBHAI PATEL,DAHYABHAI KUBERBHAI ROHIT,RAMESHBHAI CHANDUBHAI PARMAR,RANJITSINH PUNAMSINH CHAUHAN,PRABHATSINH HIRABHAI THAKORE,BABUBHAI HIRABHAI VANKAR,MAHENDRAKUMAR SANABHAI SODHA,DINESHKUMAR SHANKARLAL BARAIYA,SIKANDARMIYA KALUMIYA MALEK,RANCHHODBHAI DHARMAPAL PUNJABI,KISHORSINH KESARISINH PARMAR,JAGDISHBHAI DAHYABHAI PATEL,BHARATKUKMAR DAHYABHAI CHAUHAN,RAJESHKUMAR MANIBHAI CHAUDHARY,MAHESHBHAI RUPABHAI VARMA,MANJULABEN JAGDISHBHAI PATEL,HEMANGI JAGDISHBHAI PATEL D/O JAGDISHBHAI DAHYABHAI PATEL,DAKSH JAGDISHBHAI PATEL S/O JAGDISHBHAI DAHYABHAI PATEL	,VYOM H SHAH	AMRINDER K RAKESH,JAYANTI S. RAVI,DILIPDAN SHIVDAN GADHVI	GOVERNMENT PLEADER,MR HS MUNSHAW
8238	MCA/407/2020	10/09/2020	MUKESHKUMAR DAHYABHAI PATEL,KANCHANBEN DAHYABHAI PATEL,ANILKUMAR DAHYABHAI PATEL,KIRANKUMAR THAKORBHAI PATEL	MR NV GANDHI,DEVANGI B SOLANKI	PANKAJ KUMAR, ADDL. CHIEF SECRETARY REVENUE DEPARTMENT,DHAVALKUMAR PATEL, COLLECTOR AND DIST MAGISTRATE, SURAT,YOGESHSINH PARMAR	GOVERNMENT PLEADER,NOTICE SERVED
8239	MCA/408/2020	30/09/2020	RATANBEN RAMJI HADIYA,SHAMJI RATNA BALDANIYA,LALJI KESAVJI VASANI,SHIVJI RAMJI HADIYA	MR AR THACKER	PANKAJ KUMAR, IAS OR HIS SUCCESSOR,SHRI D.G. PATEL, IAS, OR HIS SUCCESSOR,MS. PRAVEENA D.K., IAS OR HER SUCCESSOR,KUM S.M. KATHAD OR HER SUCCESSOR	
8240	MCA/409/2020	03/09/2020	ILABEN NATVARLAL DAVE,	MS MAMTA R VYAS	STATE OF GUJARAT,COMMISSIONER OF MID-DAY MEALS AND SCHOOLS,DIST EDUCATION OFFICER	
8241	MCA/410/2020	07/08/2020	SHAILESHDAN LAKHDIRDAN GADHVI,	MR MEHUL SHARAD SHAH	ASHISH MITHANI,FAROOQ PATEL,KP ENERGY LIMITED	
8242	MCA/411/2020	24/09/2020	HARSHAD JASHWANTLAL NAYAK,	SWAPNESHWAR GOUTAM	VIPUL MITRA IAS - ADDITIONAL CHIEF SECRETARY LABOUR AND EMPLOYMENT DEPARTMENT,SUPREET SINGH GULATI DIRECTOR	,GOVERNMENT PLEADER
8243	MCA/412/2020	31/08/2020	LALBHAI SUKABHAI DABHI,	MR DIPAK R DAVE	AMRENDRAKUMAR RAKESH, PRINCIPAL SECRETARY,DEPUTY EXECUTIVE ENGINEER, H.A.KHATUDA,EXECUTIVE ENGINEER, C.N.RATHVA,PENSION PROVIDENT FUND DIRECTOR, S.S.THAKRE	GOVERNMENT PLEADER,NOTICE SERVED
8244	MCA/413/2020	17/09/2020	PUNJABHAI SOMABHAI PATEL,	MR DIPAK R DAVE	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER S S PATEL	GOVERNMENT PLEADER,NOTICE NOT RECD BACK
8245	MCA/430/2020	17/09/2020	VALAMBHAI CHHAGANBHAI TALAR,	MR DIPAK R DAVE	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER, S.S. PATEL	,NOTICE SERVED

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8246	MCA/431/2020	27/08/2020	MOHAMMAD HAJIAHMAD BHUNGA,	MR IMTIYAZ I MANSURI	SUJALKUMAR MAYATRA,NIRAVKUMAR M. BAROT	NOTICE SERVED
8247	MCA/432/2020	17/09/2020	SANABHAI LALABHAI TALAR,	MR DIPAK R DAVE	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER SS PATEL	,NOTICE SERVED
8248	MCA/433/2020	17/09/2020	MANABHAI RAMABHAI PATELIYA,	MR DIPAK R DAVE	STATE OF GUJARAT,DEPUTY EXECUTIVE ENGINEER S.S. PATEL	,NOTICE SERVED
8249	MCA/434/2020	24/09/2020	KESHUBHA PRATAPSANG JADEJA,NATHIBEN W/O MENSIBHAI HAMIRBHAI CHANDRAVADIYA,LATABEN W/O BHAVANJIBHAI CHHAGANBHAI UCHDADIYA	MR SAMIR B GOHIL	M S PATEL,YOGESH NIRUGUDE REGIONAL DIRECTOR OF MUNICIPALITY,RAMIYA MOHAN IAS DISTRICT COLLECTOR,,RUSHI CHANDRAKANT DAVE CHIEF OFFICER	,NOTICE NOT RECD BACK,NOTICE SERVED
8250	MCA/442/2020	17/12/2020	KANUBHAI MANGALBHAI HARIJAN,HIRABHAI MAGANBHAI SOLANKI	MR JAYANT P BHATT,MR JEET J BHATT	PUNAMCHAND PARMAR,BHARATBHAI M MODI,MEHBOOB K KURESHI,VINUBHAI P PATEL	
8251	MCA/443/2020	11/12/2020	PARMAR (CHAMAR) SOMABHAI BHIKHABHAI,PARMAR (CHAMAR) KANTIBHAI BHIKHABHAI,PARMAR (CHAMAR) BABIBEN BHIKHABHAI W/O SOLANKI DEVSHIBHAI LAVJIBHAI,PARMAR (CHAMAR) PUNABHAI BHIKHABHAI,PARMAR (CHAMAR) DANABHAI BHIKHABHAI,PARMAR (CHAMAR) ANUBEN BHIKHABHAI W/O PARMAR NAGJIBHAI MANABHAI	MALAV M MULANI	MR.D.K. DESAI - CIRCLE OFFICER,	
8252	MCA/446/2020	29/09/2020	THAKKAR DHVNIBEN MUKESHKUMAR,	MR UDIT D MEHTA	MUKESH PURI (IAS) ADDITIONAL CHIEF SECRETARY OF HIS SUCCESSOR IN OFFICE,SANDIP J. SAGALE (IAS) DISTRICT COLLECTOR OR HIS SUCCESSOR IN OFFICE,ANKIT VANIYA CHIEF OFFICER OR HIS SUCCESSOR IN OFFICE,BHARTIBEN KIRITKUMAR AKHANI PRESIDENT OR HIS SUCCESSOR IN OFFICE	,ANIL H PATEL
8253	MCA/450/2020	21/09/2020	HEMRAJSINH BALVANSINH JADEJA,	MR VAIBHAV A VYAS	ANJU SHARMA IAS SECRETARY,BRIG RK MOGOTRA, DEPUTY DIRECTOR GENERAL,COL SA KHARE, COMMANDING OFFICER,S.S. THAKER, DIRECTOR OF PENSION AND PROVIDENT FUND	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8254	MCA/457/2020	01/09/2020	PATEL RAJNIKANT ZINABHAI,PATEL PINALKUMARI SUMANTRAY,AHIR HITESHKUMAR RAMANBHAI,PATEL HITESHKUMAR KANTILAL,PATEL MAYURIBEN KHUSHALBHAI,LAD DARSHANAKUMARI AMRATBHAI,PATEL JEMINIKUMARI NABHUBHAI,PATEL VIJYETAKUMARI HASMUKHBHAI,TANDEL MANSIBEN DEVCHANDBHAI,PATEL ROHITKUMAR GANPATBHAI,TANDEL YOGESHKUMAR BHAGVANBHAI,PANCHAL MINALBEN RAJENDRABHAI,PATEL MEGHABEN RATILAL,PATEL HARSHADBHAI DINUBHAI,PATEL MEHUL RAMNALAL,DESAI BIJAL KAUSHIKBHAI,PATEL SONALKUMARI KANTILAL,DESAI VAISHALI MAHESHBHAI,TANDEL NUTANKUMARI DEVCHANDBHAI,PATEL ANKITA KANTILAL,DESAI TANVI PRAMODKUMAR,PATEL SHITAL VINODBHAI,JOSHI SHRADDHABEN HARESHKUMAR,TANDEL DHARMISHTHABEN KHANDUBHAI,TANDEL KAUSHIKABEN VINUBHAI,GADGE SHEETAL GOPALBHAI,DESAI SONALBEN BHUPATRAY,TANDEL SHREYASKUMAR MANGALDAS,TANDEL TEJASKUMAR RAMANBHAI,KEAVAT NILAMBEN ISHVARLAL,NAIK RIDDHIBEN SANDIPBHAI,PATEL KEYURIBEN KHUSHALBHAI,PATEL ARCHANABAHEN DIPAKBHAI,TANDEL HIRANBEN KHANDUBHAI,SONI HARDIK DHARMENDRABHAI,PATEL VINAYKUMAR CHHANABHAI,PATEL ROHITKUMAR MOHANBHAI,GAMIT HETAL CHANDUBHAI,PATEL RASHMITA DHANSUKHBHAI,PATEL TANVIKUMARI SUMANTRAI,PATEL NIRAJKUMAR SHANKARBHAI,PATEL PARESHKUMAR MANUBHAI,PATEL SANJAYKUMAR BHAGUBHAI,NAIK DHARA MAHESHKUMAR,PATEL SNEHALBEN VISHNUBHAI	MS HARSHAL N PANDYA	VINOD R RAO IAS,MAHISH JOSHI DIRECTOR OF PRIMARY EDUCATION,ROHIT CHAUDHARI IN CHARGE DISTRICT PRIMARY EDUCATION OFFICER	
8255	MCA/458/2020	01/09/2020	BHALERAO JITENDRAKUMAR SAHEBRAO,PATEL KALPESHKUMAR DINUBHAI,TANDEL JIGARBHAI DEVJIBHAI,MANCHAKATLA SHIVANGINI VENKAT,NAIK PRITI VANRAJBHAI,NAYAK AVRUTI MOGHABHIA,PARMAR BHAVNABEN ISHVARSINH,PATEL YOGITABEN BABULAL,TIWARI RUPALBEN NIMESHKUMAR,SONVANE MANGLAXIBAHEN BHAGVAN,PATEL MAYURIBEN NARANBHAI,MACHHI AMITA LAXMANBHAI,MISTRY MINAL NAVNITLAL,MISTRY DARSHANABEN AMRUTLAL,MAISURIA MUKATA NATAVARLAL	MS HARSHAL N PANDYA	VINOD R RAO IAS,MAHESH JOSHI DIRECTOR OF PRIMARY EDUCATION,,ROHIT CHAUDHARI IN CHARGE DISTRICT PRIMARY EDUCATION OFFICER	
8256	MCA/459/2020	22/09/2020	PARSHOTTAM HIRABHAI CHUDASAMA,	MR SAMIR B GOHIL	RAJIV GUPTA, IAS,DINESHKUMAR SHARMA, I F S,D.J. PANDYA, DEPUTY CONSERVATOR OF FOREST	NOTICE NOT RECD BACK
8257	MCA/460/2020	18/12/2020	JAGABHAI CHHAGANBHAI PARMAR,	MR NILESH M SHAH	DISTRICT DEVELOPMENT OFFICER RAJESH RAJYAGURU AND OR HIS SUCCESSOR IN HIS OFFICE,DEPUTY EXECUTIVE ENGINEER FAZAL MOHMAD KHATRI AND OR HIS SUCCESSOR IN HIS OFFICE,EXECUTIVE ENGINEER U. L. DAVE AND OR HIS SUCCESSOR IN HIS OFFICE,DEPUTY EXECUTIVE ENGINEER J. M. KOLSAD AND OR HIS SUCCESSOR IN HIS OFFICE	NOTICE SERVED,MS SEJAL K MANDAVIA
8258	MCA/461/2020	21/09/2020	DILIPKUMAR AMBALAL PATEL,	MR DHARMESH V SHAH	PANKAJ JOSHI (IAS),ARVIND AGRAWAL IAS OR HIS SUCCESSOR,ANJU SHARMA IAS PRINCIPAL SECRETARY OR HIS SUCCESSOR,COMMISSIONER OF HIGHER EDUCATION	
8259	MCA/462/2020	03/09/2020	VORA ZAKIRHUSAIN VALIBHAI,	MR JEET J BHATT	SHREE S B VASAVA, THE SECRETARY,D. N. MODI, MUNICIPAL COMMISSIONER,K. N. RAWAT, EXECUTIVE ENGINEER,KULDEEP ARYA, COLLECTOR	,GOVERNMENT PLEADER,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8260	MCA/463/2020	18/12/2020	RASIKBHAI VINODBHAI PARMAR,	KHUSHBU D CHHAYA	M M DAVE, DY. DIRECTOR,NIPUN P. RAVAL, PRINCIPAL, ITI,SUPREETSINGH GULATI,IAS	NOTICE SERVED
8261	MCA/464/2020	02/11/2020	NAZ BAHADUR KOTWAL W/O LATE SHRI BAHADUR HOSHI KOTWAL,	KURVEN K DESAI	STATE OF GUJARAT,SHRI G.T. PANDYA , DIRECTOR , TECHNICAL EDUCATION DEPARTMENT,SHRI S.S. THAKRE , DIRECTOR , DIRECTORATE OF PENSION AND PROVIDENT FUND,DR. SANJAY N. SAMPAT , PRINCIPAL , GOVERNMENT POLYTECHNIC FOR GIRLS - SURAT,PRINCIPAL , GOVERNMENT POLYTECHNIC DAHOD	,NOTICE SERVED
8262	MCA/465/2020	24/09/2020	MANSUKHBHAI RAMESHBHAI PRAJAPATI,	MR.SUBHASH G BAROT	STATE OF GUJARAT,K K NIRALA THE COLLECTOR RURAL,MAHENDRA HUDBUDA MAMLATDAR,RONAKKUMAR JAYRAMBHAI RAVAL CHACHRAVADI VASNA GRAM PANCHAYAT	
8263	MCA/466/2020	03/09/2020	TANDEL RAVIKUMAR NARANBHAI,PATEL YOGESHKUMAR SHANKARBHAI,PATEL NIMESHBHAI BHAGUBHAI,PARMAR DIPTIBEN DHIRAJSHINH,PATEL JIGNASABEN GOPALBHAI,PATEL SHARMILAKUMARI BABUBHAI,PATEL ANILABEN MOHANBHAI,CHAUDHARI SMRUTIBEN BALVANTRAI,TAILOR PINALBEN CHIMANLAL,VANIYA ALKABEN MANUBHAI,TANDEL MITALIBEN DAYARAMBHAI,PATEL TANVI DHIRUBHAI,PATEL JAGRUTIBEN NARENDRARAI,PATEL ROSHNIKUMARI NAGINDAS,PATEL RAJNIKNAT BABUBHAI,PATEL NITABEN BALUBHAI,PATEL PARESHBHAI GANPATBHAI,PATEL MITESHVARI ASHOKKUMAR,PATEL DIPESHKUMAR CHHAGANLAL,PATEL ALPESHKUMAR DASHRATHBHAI,PATEL NIRAVKKUMAR RAJENDRABHAI,PATEL HETALBEN NANUBHAI,PATEL KASHMIRA AJITKUMAR,TANDEL KAMALKUMAR DEVABHAI,PATEL AJAYKUMAR BUDHABHAI,PATEL SMITABEN SHANTILAL,PATEL SHEFALI JAGDISHBHAI,SARDAR MINAKSHIBAHEN JASVANTSING,VAYAS KUNTAL JAYESHBHAI,MISTRY PRATIKSHABAHEN VINODRAI,PATEL RAJENDRAKUMAR KHUSHALBHAI,PATEL DIPIKABEN RAMANBHAI,PATEL SONALBEN RAMANBHAI,PATEL TARALABEN BHIKHUBHAI,PARMAR APURVAKUMAR DAHYABHAI,KHALASI PANKAJKUMAR JAGJIVANBHAI,PATEL CHETANKUMAR DAHYABHAI	MS HARSHAL N PANDYA	VINOD R. RAO, IAS,MAHESH JOSHI, DIRECTOR OF PRIMARY EDUCATION,ROHIT CHAUDHARI	,GOVERNMENT PLEADER,RULE SERVED
8264	MCA/467/2020	21/09/2020	PARIMAL RAMANIKLAL DALAL,VASUDEVBHAI VISHNUPRASAD PATHAK,SHEELABEN KEYURBHAI NANAVATY,TRILOCHANKUMAR CHIMANLAL PATEL	MR DHARMESH V SHAH	PANKAJ JOSHI (IAS),ARVIND AGRAWAL IAS OR HIS SUCCESSOR,ANJU SHARMA IAS PRINCIPAL SECRETARY OR HIS SUCCESSOR,NAGARJAN OR HIS SUCCESSOR COMMISSIONER OF HIGHER EDUCATION	
8265	MCA/469/2020	25/11/2020	RAM SUBHAG KUMAR,	MR KIRTIDEV R DAVE,MR RAHUL K DAVE	JAYANTI RAVI,JAYPRAKASH SHIVHARE,PRABHAV JOSHI,PREMKUMAR KANAR	NOTICE SERVED,MR HS MUNSHAW
8266	MCA/470/2020	18/12/2020	DHARJIJI RAVTAJI THAKOR,	SAN ASSOCIATES LLP	MANHAR KUNVARJIBHAI JADAV,G. N. DAMOR,B. R. DESAI	GOVERNMENT PLEADER,NOTICE SERVED
8267	MCA/472/2020	03/09/2020	G M S CLASS II MEDICAL ASSOCIATION,	MR VIMAL A PUROHIT	BIJAL CHAUDHARY,	
8268	MCA/473/2020	09/09/2020	CHETANKUMAR HASMUKHKUMAR SHAH,	MR SP MAJMUDAR	H R PARIKH DEPUTY COLLECTOR,R.R. BHABHOR, MAMLATDAR	
8269	MCA/474/2020	14/10/2020	SUDHABEN NAYAK D/O LT DINANATH NAYAK AND LT SUBHADRABEN NAYAK,	MR. VISHAL P THAKKER,MS VILAS A PURANI	ALOK KANSAL,PRABHAKAR NINWANE	NOTICE NOT RECD BACK,NOTICE SERVED
8270	MCA/476/2020	04/09/2020	BATHIBHAI SHAKRABHAI SODHA,	MR SHAILESH C SHARMA	DINESHBHAI GENDALBHAI SODHA, LAHAR ASSOCIATES (CONTRACTOR),	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8271	MCA/477/2020	09/09/2020	RAJPUT GULFIZABANU AIHTESHAMALI,	MR MHM SHAIKH	M I JOSHI,	
8272	MCA/481/2020	05/10/2020	PATEL FAIJAN IQBALBHAI,	MR ASHISH B DESAI	CHIEF DISTRICT HEALTH OFFICER, HARSHAD PATEL,	MR HS MUNSHAW
8273	MCA/482/2020	09/09/2020	DECEASED KALABHAI UKABHAI PARMAR,CHAMPABEN WD/O KALABHAI UKABHAI PARMAR,HITESH S/O KALABHAI UKABHAI PARMAR,BABUBHAI S/O KALABHAI UKABHAI PARMAR,PALUBEN D/O KALUBHAI UKABHAI PARMAR	MR NILESH M SHAH	STATE OF GUJARAT,EXECUTIVE ENGINEER R.Y. DHOLAKIYA AND/OR HIS SUCCESSOR IN HIS OFFICE,DEPUTY EXECUTIVE ENGINEER DILUBHA MARU(GADHVI) AND/OR HIS SUCCESSOR IN HIS OFFICE,DEPUTY EXECUTIVE ENGINEER SALIM HASAM JAM AND/OR HIS SUCCESSOR IN HIS OFFICE,DIRECTOR OF PENSION, P.N. RAOL AND/OR HIS SUCCESSOR IN HIS OFFICE	
8274	MCA/485/2020	16/09/2020	HIRABA D/O RUGHNATHSINH GOHIL W/O INDRAJITSINH KISHORSINH RATHOD,JAYESHBHAI INDRAJITSINH RATHOD	MR VIJAL P DESAI	K M PARMAR, MAMLATDAR AND KRUSHI PANCH,	
8275	MCA/487/2020	16/12/2020	BHAGWANJIBHAI POPATBHAI LIMBAD,	MOHSINKHAN A KOREJA	SHRI RAVISHANKAR IAS, SHRI DISTRICT COLLECTOR,JATIN R OJHA EXECUTIVE ENGINEER, ROAD AND BUILDING DIVISION	NOTICE SERVED
8276	MCA/490/2020	18/12/2020	PABABHAI VAGHABHAI LOKHIL,	MOHSINKHAN A KOREJA	SHRI RAVISHANKAR, IAS, SHRI DISTRICT COLLECTOR,JATIN R. OJHA, EXECUTIVE ENGINEER	NOTICE SERVED
8277	MCA/491/2020	18/12/2020	BECHARBHAI KANABHAI ROSHIYA,	MOHSINKHAN A KOREJA	SHRI RAVISHANKAR, IAS, SHRI DISTRICT COLLECTOR,JATIN R. OJHA, EXECUTIVE ENGINEER	NOTICE SERVED
8278	MCA/492/2020	23/10/2020	ASHWIN NAVINCHANDRA ACHARYA,	MR YN RAVANI	AVANTIKA SINGH IAS,RAKESH MISHRA	MS DHARMISHTA RAVAL
8279	MCA/494/2020	10/09/2020	PRAKASHGIRI ANANDGIRI GOSWAMI,	JIGAR J PATEL	H K PATEL, COLLECTOR, MEHSANA,	
8280	MCA/495/2020	10/09/2020	PRAKASHGIRI ANANDGIRI GOSWAMI,	JIGAR J PATEL	H K PATEL, COLLECTOR, MEHSANA,	
8281	MCA/497/2020	10/09/2020	PRAKASHGIRI ANANDGIRI GOSWAMI,	JIGAR J PATEL	H K PATEL, COLLECTOR, MEHSANA,	
8282	MCA/498/2020	18/12/2020	LAXMANBHAI GOKARBHAI CHOPADA,	MOHSINKHAN A KOREJA	RAVISHANKAR IAS, DISTRICT COLLECTOR,JATIN R OJHA EXECUTIVE ENGINEER	NOTICE SERVED,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
8283	MCA/500/2020	11/09/2020	LOKESH DILIPBHAI RANIYA,	MR NK MAJMUDAR	NIKHIL BHATT, SECRETARY, HOME DEPARTMENT,	
8284	MCA/502/2020	11/09/2020	HARESHKUMAR PRANSHANKAR MEHTA,	MR MEHUL H RATHOD	STATE OF GUJARAT,SANJAY SRIVASTAVA	
8285	MCA/503/2020	11/09/2020	ASHIKIBAHEN VIRENDRAKUMAR PATEL,	SUDHANSHU A JHA	ANJU SHARMA,M. A. PANDYA	
8286	MCA/506/2020	17/12/2020	RAMESHBHAI JESANGBHAI DESAI,	MR BS KHATANA,MR VIRAJ B KHATANA	S.B. VASAVA,KULDEEP ARYA, COLLECTOR	
8287	MCA/507/2020	18/12/2020	KANJIBHAI LALJIBHAI CHAVDA,	MOHSINKHAN A KOREJA	RAVISHKUMAR IAS, DISTRICT COLLECTOR,JATIN R. OJHA	NOTICE SERVED
8288	MCA/508/2020	08/10/2020	VANITABEN KALIDAS PATEL,	MR MANISH J PATEL	VINOD R RAO, IAS,M. I. JOSHI,RANJEETSINH DALPATSINH DABHI	,MR HS MUNSHAW
8289	MCA/511/2020	21/09/2020	SHRI SATYAM KELAVANI MANDAL THROUGH PRESIDENT NARAYANBHAI LAKHABHAI PRAJAPATI,	MR. R.D.KINARIWALA,MS SUKRUTI D KAPADIA	JAYESH M MISAN, DEPUTY SECRETARY (APPEALS),	
8290	MCA/512/2020	12/10/2020	SMT. DAXABEN BHAVESHBHAI KASUNDRA,NAGJIBHAI HARIBHAI FULATARIA,MAHESHBHAI AMARSHIBHAI KAKASANIA,HITESHBHAI AMARSHIBHAI KAKASANIA	MR SP MAJMUDAR,RUSHABH H MUNSHAW	GIRISHBHAI SARAIYA, CHIEF OFFICER,DHARMENDRABHAI LALJIBHAI VADHADIYA,NIRAV KANJIBHAI PATEL,ANKITKUMAR HASMUKHBHAI BAPODARIA	MR DEEPAK P SANCHELA,PRANAY V SHAH
8291	MCA/513/2020	26/11/2020	BHAVESH LAXMAN RATHOD,	MR ASIT B JOSHI	TUSHAR SUMERA, MUNICIPAL COMMISSIONER,	MR HS MUNSHAW
8292	MCA/518/2020	23/09/2020	MURLIWALA AGROTECH PRIVATE LIMITED,	MR. BHADRISH S RAJU	GOVERNMENT OF GUJARAT,DIRECTOR, INTEGRATED CHILD DEVELOPMENT SERVICES,SECRETARY, WOMEN AND CHILD DEVELOPMENT	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8293	MCA/520/2020	26/11/2020	RUPESHBHAI RAMESHBHAI MODI,DASHRATHBHAI MAFATLAL BAROT,BHARATBHAI BALDEVBHAI DHOBI,CHANDRAKANT PRANSUKHLAL NAYAK	MR. HARDEEP L MAHIDA,KHUSHI P JADAV,A R ROCKEY	SHRI JIGAR PATEL , CHIEF OFFICER,H.K. PATEL, COLLECTOR	
8294	MCA/521/2020	08/12/2020	GOPALBHAI MOTIBHAI BHARVAD,RAMUBHAI MOTIBHAI BHARVAD	MR KEYUR A VYAS	SHUNILBHAI RANA, THE DEPUTY ESTATE OFFICER,	MR DEEP D VYAS
8295	MCA/522/2020	25/09/2020	MATHUR MAGANBHAI PRAJAPATI,	MR HJ DHOLAKIA	D D PATEL, THE CHAIRMAN,	
8296	MCA/523/2020	25/09/2020	DHIRAJLAL DHANJIBHAI KARIA,	(DIPESH D CHHAYA),KHUSHBU D CHHAYA	R K MAKWANA, SUPERINTENDENT ENGINEER,MANHAR KURJIBHAI JADAV, SECRETARY	
8297	MCA/526/2020	18/12/2020	INUSBHAI MAHMADBHAI MANSURI,	MR PREMAL R JOSHI	STATE OF GUJARAT, THROUGH PANKAJ KUMAR, PRINCIPAL SECRETARY/ADDL. CHIEF SECRETARY,	NOTICE SERVED
8298	MCA/528/2020	25/09/2020	SATISH RAMPRASAD AGNIHOTRI,	HIMANSHI R BALODI	ARUN KUMAR, IPS,PRAVINCHANDRA SINHA,SAURABH TRIVEDI,BHAV PREETA SONY	
8299	MCA/529/2020	28/09/2020	V C DAVE,	DEVANGI B SOLANKI	SHRI MUNIR VORA, CHIEF ADMINISTRATIVE OFFICER, GUJARAT WATER SUPPLY AND SEWERAGE BOARD,	
8300	MCA/532/2020	27/10/2020	SURESHBHAI MOHANBHAI MEGHANI,GOPALBHAI MAVJIBHAI PATEL,RAMESHBHAI NARSINHBHAI ANTALA,KAMLESHBHAI PARSOTTAMBHAI SAVALIYA,PRAFULKUMAR VIRJIBHAI KACHADIYA,AMRUTBHAI CHANABHAI AJUDIYA,JAYANTIBHAI KESHAVBHAI PATEL,RASIKBHAI MAGANBHAI ROKAD,NATVARLAL ISHWARLAL PATEL,CHETNABEN D/O NATHALAL AND W/O HIMANSHU,BHAVESHKUMAR CHANDULAL VAGHASIYA	M/S WADIAGHANDY AND CO	THE MAMLATDAR, DASKROI,	
8301	MCA/533/2020	14/10/2020	RAFIK RAJAK MANSURI,ASHOK DEVSHIBHAI VALVA,BHAYLAL VIRJI JETHAVA,DADUBHA BALUBHA MANEK,RAMJI THARU MANGESH,ARASHI VIRA BELA,BABABHA MANDANBHA MANEK,GAGABHA MUVABHA MANEK,NAVALSANG BABUBHA MANEK,PABUBHA MEGHBHA MANEK,SAJANBHA GAJUBHA JAGATIYA,TAKHUBHA JIMALBHA MANEK,HEBHABHA JADAVBHA MANEK,ASHVINGIRI NARSHIGIRI GOSAI,SAMAT KARSHAN GOJIYA,SOMAJI HIRJI PATT,VERABHA BALUBHA JESANI,BHAGVANDAS KANDAS KAPDI,JIVANBHA SAVABHA MANEK,BODABHA DHANDHABHA MANEK,JESHA KARSHAN GOJIYA,JETHA SAVDAS VAROTARIYA,SURA DUNGAR NANGESH,MALDE SAVDAS VAROTARIYA,ASHVIN JAYANTILAL JETHVA,DEVANAND ARSHI BHADARKA,DAYA KARSHAN PARIYA,KHENGARBHA VIDHUBHA MANEK,LAKHAMAN RANUBHA MANEK,NARAYANBHAI ARJANBHAI ASVAR,RAHIM RAJAK MANSURI,ARJAN NATHU GOJIYA,RAMA VIRJI SONGARA,VAJSHI HAMIR BHATIYA,CHARANSINH BABUBHA MANEK	,MS ASHLESHA M PATEL	DHANANJAY DWIVEDI,MAYUR K. MEHTA,BHARTIBEN A. MISTRY,LAXMANBHAI M. SINDHAL,PANKAJBHAI MAVJIBHAI NAGAR,CHANDRAKANT B. VASAVA	,NOTICE SERVED,NOTICE UNSERVED
8302	MCA/536/2020	16/12/2020	SURESHBHAI KANTIBHAI PARMAR,HARIJAN JASHUBHAI KHATUBHAI,HARIJAN PARVATBHAI BHURABHAI,HARIJAN RAMILABEN PARVATBHAI	ADITI S RAOL	DR. JAYANTI S. RAVI , PRINCIPAL SECRETARY,M.J.THAKKAR , DEVELOPMENT COMMISSIONER,MS. NEHA KUMARI , DISTRICT DEVELOPMENT OFFICER,SWAPNIL SHAH, PRIMARY DISTRICT HEALTH OFFICER,DR. RAMESHBHAI SANGADA , MEDICAL OFFICER,DR. SUMITRABEN PANCHAL , MEDICAL OFFICER	,DS AFF.NOT FILED (N),MR UM SHASTRI
8303	MCA/546/2020	10/12/2020	BHANUBEN VELJIBHAI SAVLA,PARINBHAI KANTIBHAI SAVLA	MR MIHIR H PATHAK	VADODARA MUNICIPAL CORPORATION, SWAROOP P, MUNICIPAL COMMISSIONER,LAND ACQUISITION OFFICER, VAODADARA MUNICIPAL CORPORATION	,NANAVATI & CO.

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8304	MCA/547/2020	18/12/2020	PRAVINCHANDRA NATVERLAL JAGIWALA,	MR RV DESHMUKH	STATE OF GUJARAT,HARESH H RAJYAGURU DISTRICT EDUCATION OFFICER,MANAGER SECRETARY PEOPLES EDUCATION SOCIETY HASMUKHBHAI M TALIA / PRINCIPAL LATE CBK AND,MANAGER CHAIRMAN KAMLESH P YAGNIK SARVAJANIK EDUCATION SOCIETY	,NOTICE SERVED,MS KJ BRAHMBHATT,MS VARSHA BRAHMBHATT
8305	MCA/557/2020	05/11/2020	ABHISHEK RAMNIKLAL JOSHI,	NIYATI V VAISHNAV	STATE OF GUJARAT,PRABHAV JOSHI DISTRICT DEVELOPMENT OFFICER	NOTICE SERVED,MR HS MUNSHAW
8306	MCA/558/2020	09/10/2020	HARISHBHAI NATVARLAL BRAHMANIYA,	MR RAJESH P MANKAD	AMITBHAI JAIN, CHAIRMAN,	
8307	MCA/559/2020	20/10/2020	BHAVIKABEN NARENDRABHAI PATEL,	MR.DIPAK B PATEL	M I JOSHI, DIRECTOR OF PRIMARY EDUCATION,ARCHANABEN CHAUDHARY, DISTRICT PRIMARY EDUCATION OFFICER, VADODARA	
8308	MCA/561/2020	08/10/2020	SUSHILABEN BHAVANBHAI GAJJAR,KESARBEN UDESINH RAULJI,RAMILABEN MANGALDAS PATEL,PURIBEN NARANBHAI SOYANDHAR,KAMLABEN LAKSHMANBHAI JADAV,SUSHILABEN BAVALBHAI PARMAR	MR MB PARIKH	DR. SHILPA YADAV (I/C),A K RAKESH SECRETARY	
8309	MCA/562/2020	21/10/2020	PARASMAL LUNKARJI LUNAVAT,RAKESHBHAI PARASMAL LUNAWAT	MR TATTVAM K PATEL	MR.K.K.NIRALA, THE THEN COLLECTOR,MR. JAGDISHBHAI BALDEVBHAI DESAI , DY. COLLECTOR WEST AHMEDABAD,MR. SHAKRABHAI JEMOR , CITY MAMLATDAR	,NOTICE SERVED
8310	MCA/563/2020	04/12/2020	SURESHCHANDRA SHANABHAI PAREKH,	MR DIPAK R DAVE	SHRI AJAY J. SHAH, DISTRICT DEVELOPMENT OFFICER,SHRI CHANDRESH D. RATHWA, CHAIRMAN DISTRICT PANCHAYAT SERVICE SELECTION COMMITTEE,SHRI R.P. KATARA, TALUKA DEVELOPMENT OFFICER,SHRI AMRENDRA RAKESH , THE PRINCIPAL SECRETARY	,MR HS MUNSHAW
8311	MCA/564/2020	21/10/2020	AMTS KARMCHARI SANGH THROUGH GENERAL SECRETARY RAGHUVIRPRASAD MALI,	MR YOGEN N PANDYA	ARJAV SHAH DEPUTY MUNICIPAL COMMISSIONER,R L PANDE DEPUTY TRANSPORT MANAGER	,MR HS MUNSHAW
8312	MCA/567/2020	21/12/2020	ISWERBHAI NARSINHBHAI CHUDHARI,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY,HITESH KOYA DISTRICT DEVELOPMENT OFFICER,K M NEHA SING IAS DISTRICT DEVELOPMENT OFFICER	,MS SEJAL K MANDAVIA,MR HS MUNSHAW
8313	MCA/568/2020	21/12/2020	RAI SINGBHAI BHANGJIBHAI CHUDHARI,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY,HITESH KOYA DISTRICT DEVELOPMENT OFFICER,K M NEHA SING IAS DISTRICT DEVELOPMENT OFFICER	,MS SEJAL K MANDAVIA,MR HS MUNSHAW
8314	MCA/569/2020	21/12/2020	KAVEJIBHAI GAJLABHAI CHUDHARI,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY,H K VADH VANIYA DISTRICT DEVELOPMENT OFFICER,HITESH KOYA DISTRICT DEVELOPMENT OFFICER	,MS SEJAL K MANDAVIA,MR HS MUNSHAW
8315	MCA/574/2020	15/12/2020	BALDEVBHAI SARTANBHAI DESAI,	MR VAIBHAV A VYAS	MILING TORAWANE, IAS,J P GUPTA COMMISSIONER, SALES TAX	,NOTICE SERVED
8316	MCA/577/2020	02/11/2020	NIRJUBEN SHARADBHAI KANSAGRA,	MR. R.D.KINARIWALA	SHARAD MOHANBHAI KANSAGRA,	
8317	MCA/580/2020	27/10/2020	BABUBHAI PALABHAI PARMAR PRESIDENT OF GIR SOMNATH DISTRICT PRIMARY EDUCATION ASSOCIATION,PARBATBHAI ARSHIBHAI CHANDERA SECRETARY OF GIR SOMNATH DISTRICT PRIMARY EDUCATION ASSOCIATION	MR VINOD M GAMARA	DISTRICT DEVELOPMENT OFFICER, D.B. REHAVAR AND OR SUCCESSOR IN OFFICE,DISTRICT PRIMARY EDUCATION OFFICER N D APARNATHI AND OR SUCCESSOR IN OFFICE,DISTRICT PRIMARY EDUCATION COMMITTEE THROUGH CHAIRMAN MANJUBEN D SOLANKI AND OR SUCCESSOR IN OFFICE	
8318	MCA/582/2020	21/12/2020	SANKERBHAI NAMLABHAI PATEL,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY,HITESH K KOYA DISTRICT DEVELOPMENT OFFICER,K M NEHA SING IAS DISTRICT DEVELOPMENT OFFICER	,MS SEJAL K MANDAVIA,MR HS MUNSHAW
8319	MCA/583/2020	21/12/2020	PREVINBHAI KALYANBHAI PATEL,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY,H K VADHVANIYA DISTRICT DEVELOPMENT OFFICER	,MR HS MUNSHAW

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8320	MCA/586/2020	21/12/2020	KHERUNBEN VALIMAHMADBHAI,	MR VIMAL A PUROHIT,DR. SHRENIK R JASANI	AJAY PRAKASH, DISTRICT COLLECTOR, GIR SOMNATH,	NOTICE SERVED
8321	MCA/589/2020	17/12/2020	DESINGBHAI SOMABHAI RATHVA,KESHAVBHAI SOMABHAI BHOI,RAMESHBHAI TETIYABHAI RATHVA,KISHANBHAI RAMSINGBHAI BARIYA,VISHVANATH SAMJIBHAI RATHVA,KANTIBHAI NAYKABHAI RATHVA,MANGUBHAI HIMMATBHAI BARIYA,KAMSINGBHAI FENDARIYABHAI RATHVA,MANGUBHAI HIMMATBHAI BARIYA,MAHESHBHAI SOMABHAI BARIYA,AMARSINHBHAI DALSUKHBHAI RATHVA,DASHRATHBHAI KIKABHAI BHOI,RASIKBHAI GOVINDBHAI BARIYA,GORDHANBHAI RANCHHODBHAI ROHITBHAI,IMRANKHAN YAVARKHAN BEHLIM	MR VALMIK M VYAS	THE STATE OF GUJARAT THROUGH ADDITIONAL CHIEF SECRETARY,PRINCIPAL CHIEF CONSERVATOR OF FORESTS, DINESHKUMAR SHARMA	
8322	MCA/590/2020	03/12/2020	CHANDRAKANT MAGANLAL JETHVA,	MR RATHIN P RAVAL	THE JOINT SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT (I.M.KURESHI),COMMISSIONER - HEALTH AND FAMILY WELFARE DEPARTMENT (JAYPRAKASH SHIVHARE, IAS),DINKAR RAVAL, ADDITIONAL DEPUTY DIRECTOR - HEALTH AND FAMILY WELFARE DEPARTMENT	
8323	MCA/593/2020	16/12/2020	HEIRS OF DECD. DHANJIBHAI SHAMALBHAI PATEL,USHABEN D/O DHANJIBHAI SHAMALBHAI PATEL,POPATBHAI S/O DHANJIBHAI SHAMALBHAI PATEL,ALKABEN D/O DHANJIBHAI SHAMALBHAI PATEL,JAGDISHBHAI S/O DHANJIBHAI SHAMALBHAI PATEL	MR PM BHATT	STATE OF GUJARAT, THROUGH SECRETARY, PANKAJ KUMAR,COMPETENT AUTHORITY AND DY COLLECTOR,SPECIAL SECRETARY, PANKAJ KUMAR,R.H. SHAH, LD MAMLATDAR (GHATLODIYA),LEARNED COLLECTOR, K.K. NIRALA DISTRICT AHMEDABAD	,NOTICE SERVED
8324	MCA/599/2020	04/11/2020	VASAVA RASIKBHAI BHAILALBHAI,	MR AS ASTHAVADI	N H YADAV, IFS,VIJAY NEHTA, IAS	
8325	MCA/600/2020	10/12/2020	MOHMMADHANIF AHMADSAEED KALANDER,	MR KR KOSHTI	STATE OF GUJARAT,REGIONAL DIRECTOR, MUNICIPALITIES. HARSHIT GOSAVI,DIRECTOR, ANTI CORRUPTION BUREAU,POLICE INSPECTOR, ANTI CORRUPTION BUREAU	
8326	MCA/602/2020	26/10/2020	KANTIBHAI NARANBHAI SOLANKI,	MR NK MAJMUDAR	NIPUNA M TORAWANE,ASHISH BHATIYA DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE,K G BHATI INSPECTOR GENERAL OF POLICE (AHMEDABAD RANGE) AHMEDABAD DIVISION,AJIT RAJYAN DISTRICT SUPERINTENDENT OF POLICE, ANAND,R L SOLANKI DEPUTY SUPERINTENDENT OF POLICE	
8327	MCA/603/2020	27/10/2020	HARDIK PRADIPBHAI JOSHI,	MR. EKRAMA H QURESHI	ANJU SHARMA,G T PANDYA, COMMISSIONER OF TECHNICAL EDUCATION	
8328	MCA/604/2020	27/10/2020	DHAVALKUMAR DHANESHKUMAR VYAS,	MR. EKRAMA H QURESHI	ANJU SHARMA,G T PANDYA, COMMISSIONER OF TECHNICAL EDUCATION	
8329	MCA/605/2020	21/12/2020	NAROTTAMDAS VITHALDAS SUTHAR,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,M Y DAXINI	,MR HS MUNSHAW
8330	MCA/606/2020	21/12/2020	SANTABEN BHANUPRASAD JOSHI WD/O LATE BHANUPRASAD JOSHI,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,D B TEHAVAR DISTRICT DEVELOPMENT OFFICER	,MR HS MUNSHAW
8331	MCA/607/2020	21/12/2020	DOTALSINH SAMANTSINH PADHIYAR,	MS TEJAL K SHAH	SHRI ANIL MUKIM , SECRETARY PANCHAYAT RURAL HOUSING AND RURAL DEVELOPMENT,ASHISH KUMAR DISTRICT PANCHAYAT	,MR HS MUNSHAW
8332	MCA/623/2020	10/12/2020	DR. RAMSINH HIRABHAI RAJPUT,	MR SANDIP H MUNJYASARA	SMT. ANJU SHARMA,M. NAGARAJAN,DR. MRS. JYOTI TIWARI	NOTICE NOT RECD BACK,MR AD OZA
8333	MCA/627/2020	02/11/2020	RATHOD DIPAKBHAI DANABHAI,	MR.AMIT R JOSHI,MR KEVALSINH B RATHOD	STATE OF GUJARAT,RANJANABEN PATHAK, RANGE FOREST OFFICER	
8334	MCA/628/2020	02/11/2020	BHAVESHKUMAR SOORYAKANT SHAH,PRASHANT HARESHBHAI TERAIYA,SANDIP BATUKBHAI PARMAR,RAGHAVBHAI PITHABHAI HADIYA	MR. EKRAMA H QURESHI,HUNAIZA H QURESHI	ANJU SHARMA,G. T. PANDYA	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8335	MCA/629/2020	17/12/2020	JAGDISH BHAI PATEL,	MR HARIBHAI J PATEL	MUKESH PURI, ADDITIONAL CHIEF SECRETARY,	
8336	MCA/630/2020	04/11/2020	CHAVDA PRADIPSINH PRABHATSINH,	MR AS ASTHAVADI	N H YADAV, IFS, ADDITIONAL COMMISSIONER (ADMINISTRATION),VIJAY NEHRA, IAS	
8337	MCA/631/2020	15/12/2020	KANTIBHAI RAJABHAI MANPARA,	MR GK RATHOD,ANURADHA G RATHOD	LIMJIBHAI SHURPALBHAI AAD IN CHARGE OF EXECUTIVE ENGINEER ROAD AND BUILDING DEPARTMENT,LIMJIBHAI SHURPALBHAI AND DEPUTY EXECUTIVE ENGINEER ROAD AND BUILDING DEPARTMENT	GOVERNMENT PLEADER,NOTICE SERVED
8338	MCA/632/2020	03/12/2020	BHAILALBHAI HIMMATBHAI PATEL,JASODABEN D/O. DECD. KHUSHALBHAI RANCHHODBHAI PATEL,URMILABEN D/O. DECD. KARSHANBHAI RANCHHODBHAI PATEL,LAKHIBEN ALIAS LATABEN D/O. DECD. KARSHANBHAI RANCHHODBHAI PATEL,NARANBHAI KHUSHALBHAI PATEL,PARSHOTTAMBHAI KHUSHALBHAI PATEL	MR NV GANDHI	SHRI R C MEENA (IAS),SMT. SHALINIBEN AGRAWAL-COLLECTOR, VADODARA,SMT KHYATI PATEL-COMPETENT AUTHORITY AND DEPUTY COLLECTOR	GOVERNMENT PLEADER,NOTICE SERVED
8339	MCA/636/2020	22/12/2020	LEELABEN RAMESHCHANDRA CHAUHAN,	MR SP MAJMUDAR	G N NACHIYA, DIRECTOR, THE DEPARTMENT OF SOCIAL DEFENSE,MANOJ AGGRAWAL, ADDITIONAL CHIEF SECRETARY,ASWINKUMAR G PANDYA	GOVERNMENT PLEADER,NOTICE SERVED
8340	MCA/637/2020	03/11/2020	SURTABEN MANSINGBHAI PARGI,	MR SHAKTI S JADEJA	NEHAKUMARI,CHANDRIKABEN BHABHOR	
8341	MCA/639/2020	11/12/2020	PANDYA CHANDULAL AMRUTLAL,	MR GAURAV CHUDASAMA	STATE OF GUJARAT,DIRECTOR OF PRIMARY EDUCATION OFFICE, MAHESHBHAI I JOSHI,BHAVNAGAR DISTRICT PANCHAYAT,,BHAVNAGAR DISTRICT PRIMARY EDUCATION STAFF COMMITTEE,DISTRICT PRIMARY EDUCATION OFFICER, KISHOREBHAI MIYANI,RAMESHKUMAR SHAMJIBHAI JANI,VELJI GOVINDBHAI PANDYA,DHANDHALYA GIRISHBHAI HARIBHAI,RAVAL RAMESHCHANDRA JAGESHWARBHAI,BHATT DIPAKBHAI PREMJIBHAI,PANDYA MAHASHANKER RAVJIBHAI,JALEJA RAMESHBHAI AMARJIBHAI,BARIYA ISHWARBHAI PRANSHANKERBHAI,VAGHELA SHANTILAL BHIKHABHAI,MAHESH PURSHOTTAMBHAI BOGHABHAI	,ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP
8342	MCA/645/2020	10/12/2020	SALIM MASJID MAKRANI,	MR SAMIR B GOHIL	ARVIND AGRAWAL,U P SINGH,S K SHRIVASTAV	
8343	MCA/660/2020	10/12/2020	KETANBHAI MAFATBHAI PATEL,	MR ANVESH V VYAS, (PARESHKUMAR A SUTHAR)	STATE OF GUJARAT,POLICE INSPECTOR SHRI P.S.PARAGHI	
8344	MCA/663/2020	26/11/2020	LH OF LATE HARIBHAI PUNABHAI MANSUKHBHAI HARIBHAI,RAMJIBHAI HARIBHAI	,UTSAV P PARIKH	SHRI K. A. PATEL OR HIS SUCCESSOR IN THE OFFICE,SHRI S. J. GUPTA OR HIS SUCCESSOR IN THE OFFICE,SHRI A. B. RATHOD OR HIS SUCCESSOR IN THE OFFICE,S J GUPTA OR HIS SUCCESSOR IN OFFICE SUPERINTENDENT ENGINEER,A B RATHOD OR HIS SUCCESSOR IN OFFICE	
8345	MCA/664/2020	26/11/2020	LH OF LATE HARIBHAI PUNABHAI MANSUKHBHAI HARIBHAI,RAMJIBHAI HARIBHAI	,UTSAV P PARIKH	SHRI K. A. PATEL OR HIS SUCCESSOR IN THE OFFICE,SHRI S. J. GUPTA OR HIS SUCCESSOR IN THE OFFICE,SHRI A. B. RATHOD OR HIS SUCCESSOR IN THE OFFICE	
8346	MCA/665/2020	21/12/2020	HARSHADBHAI S TRIVADI,	MS TEJAL K SHAH	ANIL MUKIM,RANAVASIYA ANILKUMAR RAMJIBHAI	
8347	MCA/671/2020	06/11/2020	CHETANKUMAR JAYANTILAL RATHOD,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8348	MCA/672/2020	06/11/2020	ZAVERBHAI BABUBHAI VASAVA,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	

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SL. NO	**CASE NO.**	**DISPOSAL DATE**	**PETITIONER**	**PETITIONER ADVOCATE**	**REPSONDENT**	**RESPONDENT ADVOCATE**
8349	MCA/673/2020	06/11/2020	YOGITABEN ARJUNBHAI CHAUDHARI,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8350	MCA/674/2020	06/11/2020	BHAVIKKUMAR BHARATBHAI VASAVA,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8351	MCA/675/2020	06/11/2020	AMIDBHAI MANGABHAI CHAUDHARI,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8352	MCA/676/2020	06/11/2020	LAJRAS SHANKARBHAI PATEL,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8353	MCA/677/2020	06/11/2020	NIMESHKUMAR SADASHIVBHAI CHAUDHARI,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8354	MCA/678/2020	04/12/2020	GIRISH VINOD TIMANIYA,	MR ASIT B JOSHI	JUNAGADH MUNICIPAL CORPORATION,	MR HS MUNSHAW
8355	MCA/680/2020	06/11/2020	PRAFULKUMAR THAKORBHAI KOKANI,	MR.DEVENDRA H PANDYA	STATE OF GUJARAT,AJAYKUMAR TOMAR, POLICE COMMISSIONER	
8356	MCA/681/2020	21/12/2020	JAYNTILAL JAMNADAS JANI,	MS TEJAL K SHAH	ANIL MUKIM,RANAVASIYA ANILKUMAR RAMJIBHAI	
8357	MCA/685/2020	26/11/2020	DHIRUBHAI CHHAGANBHAI,	VIVAN T SHAH,UTSAV P PARIKH	SHRI K. A. PATEL OR HIS SUCCESSOR IN THE OFFICE,SHRI S. J. GUPTA OR HIS SUCCESSOR IN THE OFFICE,SHRI A. B. RATHOD OR HIS SUCCESSOR IN THE OFFICE	
8358	MCA/686/2020	26/11/2020	PARSHOTTAMBHAI NANJIBHAI,	VIVAN T SHAH,UTSAV P PARIKH	1. SHRI K. A. PATEL OR HIS SUCCESSOR IN THE OFFICE,SHRI S. J. GUPTA OR HIS SUCCESSOR IN THE OFFICE,SHRI A. B. RATHOD OR HIS SUCCESSOR IN THE OFFICE	
8359	MCA/688/2020	11/12/2020	RAVAL VINODCHANDRA SOMNATH,MALVIKABEN BHARATBHAI PATEL,SAVJIBHAI JADAVBHAI GOKADIYA,SHAKUNTALABEN ASHOKBHAI TRIVEDI,VINUBHAI DUNGARBHAI LATHIYA,DARSHITABEN JITENDRABHAI PATEL,KANUBHAI PARSHOTAMBHAI VAGHANI,JYOTSNABEN VINODCHANDRA RAVAL,RAJANBHAI LALUBHAI RATHOD,VAJUBHAI RANCHODBHAI VASOYA	MR NK MAJMUDAR	AMRITLAL MEENA, SECRETARY,BANCHHANIDHI PANI, COMMISSIONER,AMITBHAI DESAI, EXECUTIVE ENGINEER,B.A.SHAH, CHIEF TOWN PLANING OFFICER,G.V.RAMAKRISHNA RAO, CHAIRMAN,AMIT ARORA, CHIEF EXECUTIVE AUTHORITY	
8360	MCA/689/2020	10/12/2020	ADANI WILMAR LIMITED,	MR RIDDHESH TRIVEDI	KRISHAN DEVI,	
8361	MCA/690/2020	27/11/2020	PANIBEN CHUNILAL JIVABHAI PUROHIT THROUGH BABUBHAI CHUNILAL PUROHIT,	MR SIKANDER SAIYED	STATE OF GUJARAT,PRATIK S UPADHHYAY,VISHNUBHAI M CHAUDHARI,SEDABHAI V PATEL,RATAN C WAGHELA	
8362	MCA/706/2020	25/11/2020	YOGRAJSINH BHAVUBHA CHUDASAMA,	S M KIKANI	DEEPAN BHADRAN,	
8363	MCA/715/2020	17/12/2020	HARESH DAMJIBHAI AMBALIYA,	(MR RM PARMAR)	STATE OF GUJARAT (DELETED),MUNICIPAL COMMISSIONER SURAT MUNICIPAL CORPORATION, BANCHHANIDHI PANI IAS,EXECUTIVE ENGINEER, H.S. SUTHAR,MAYOR, JAGDISHBHAI PATEL	
8364	MCA/716/2020	18/12/2020	DHARMENDRA SOMABHAI MAKWANA,	MR NK MAJMUDAR	M.N. PATEL,DISTRICT PANCHAYAT PRIMARY EDUCATION COMMITTEE,	
8365	MCA/719/2020	27/11/2020	AMARBHAI MAVJIBHAI VEKARIYA,	MR NIRAV C SANGHAVI	KARANSINH VIHOL, POLICE INSPECTOR,	
8366	MCA/722/2020	27/11/2020	RECYCLING SOLUTIONS PRIVATE LIMITED,	MR NIRAD D BUCH	SHRI B.D. VADA,	
8367	MCA/723/2020	15/12/2020	MATHURBHAI RAGHAVBHAI SAVLIA,RAVJIBHAI HARIBHAI KATHIRIYA	MS. SAMATA V PATEL	STATE OF GUJARAT,SPECIAL LAND ACQUISITION OFFICER	
8368	MCA/724/2020	18/12/2020	AMRUTBHAI DHANJIBHAI DAMOR,	SWAPNESHWAR GOUTAM	SANJAY NANDAN, MANAGING DIRECTOR,SANJAY NANDAN, EXECUTIVE COMMITTEE	NOTICE SERVED

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8369	MCA/725/2020	27/11/2020	PRAKASHBHAI CHUNILAL VANZARA,HARDIKBHAI BHARATBHAI MEHTA	MR PM BHATT	STATE OF GUJARAT,COLLECTOR, IYUSH OAK,COMMISSIONER OF TOURISM,SECRETARY (APPEALS) (R D)	
8370	MCA/726/2020	04/12/2020	RAVINDRA BRAHMDEV CHAUBEY,	MR.DEVENDRA H PANDYA	THE STATE OF GUJARAT - DELETED,NARENDAR KUMAR MEENA, COLLECTOR,CHETAN B DUDIYA, CHIEF OFFICER,RAMILABEN VENISHANKARBHAI JOSHI	,DELETED,MR DEEPAK P SANCHELA
8371	MCA/727/2020	27/11/2020	BALWANTBHAI MOHANBHAI NASIT,AJAY DHIRUBHAI PIPALIYA	M S PADALIYA	R K VACHHANI, MAMLATDAR, RAJKOT (CITY),	
8372	MCA/739/2020	18/12/2020	PARESHKUMAR JAYANTILAL MEHTA,	PARTY IN PERSON	MANORANJAN KUMAR, REGIONAL PROVIDENT FUND COMMISSIONER -1 (EPFO),MUKUNDRAI M. BHATT	NOTICE NOT RECD BACK,MR AV NAIR
8373	MCA/753/2020	15/12/2020	ANKITA GHANSHYAMSINH CHAUHAN,	MS. YASHMA R MATHUR	ABHISHEK KUMAR MISHRA,	
8374	MCA/757/2020	08/12/2020	ALPESHBHAI BHARATBHAI SURATI,	MR NK MAJMUDAR	BANCHHANIDHI PANI, THE COMMISSIONER, SURAT MUNICIPAL CORPORATION,D.M. CHRISTIAN, DEPUTY COMMISSIONER RECRUITMENT DIVISION (ESTABLISHMENT DEPT),SAMIR H. VYAS, PERSONNEL OFFICER (R)	
8375	MCA/758/2020	22/12/2020	SOEF MANSA MULTANI,	MR VA MANSURI	THE STATE OF GUJARAT,AASHA FOUNDATION, THROUGH MANAGER AMIT RAMDASBHAI BHAVSAR,RAJPUR DEESA PANJRAPOL, THROUGH MANAGER, BHARATBHAI KOTHARI	,NOTICE NOT RECD BACK
8376	MCA/759/2020	22/12/2020	HUSENBHAI KASAMBHAI MULTANI,	MR VA MANSURI	THE STATE OF GUJARAT,AASHA FOUNDATION, THROUGH MANAGER AMIT RAMDASBHAI BHAVSAR,RAJPUR DEESA PANJRAPOL, THROUGH MANAGER, BHARATBHAI KOTHARI	
8377	MCA/767/2020	11/12/2020	BALVANTBHAI MOHANBHAI PARMAR,	JATIN V YADAV	STATE OF GUJARAT,CHANDRAKANT JOYATABHAI PATEL, DISTRICT COLLECTOR,SONALBA PADHARIYA, DEPUTY COLLECTOR AND SUB DIVISIONAL MAGISTRATE,AGARSING MANSING CHAUHAN, MAMLATDAR, TALOD	
8378	MCA/768/2020	16/12/2020	NANA THAKARANI SWAROOPBA BALVANTSING UDAVAT THROUGH POA KARANSINGH INDRASINGH CHUNDAWAT,	MR JV JAPEE	THE COMPETENT AUTHORITY,PROJECT DIRECTOR,MAYANK PATEL, DEPUTY COLLECTOR,AMRITESH ORANGABADKAR, DISTRICT COLLECTOR	
8379	MCA/770/2020	11/12/2020	BHATT RAMNIKBHAI MAVJIBHAI,	MR JV JAPEE	JETUNBEN J KANOJIA,REVENUE TALATI DIHOR GROUP,DAXESH B MAKWANA,COLLECTOR,POLICE SUB INSPECTOR,STATE OF GUJARAT	
8380	MCA/771/2020	11/12/2020	VAJUBHAI BHIKHABHAI KHUNTAD,	MR JAY N SHAH	STATE OF GUJARAT, THROUGH RAJESH MANJHU, COMMISSIONER OF TRANSPORT,KETANBHAI NAGJIBHAI MAHAVADIYA,GEOLOGIST	
8381	MCA/774/2020	11/12/2020	PRAVINBHAI UGRABHAI SHRIMALI,MULCHAND DEVABHAI PARMAR,LAXMANJI KEHAJI CHAUHAN,BHIKHIBEN HARIBHAI PRAJAPATI,CHEHORBHAI VIHABHAI RABARI,ISHWARBHAI HARIBHAI DESAI,GAMABHAI MAGANBHAI PURBIYA,KAMLESHBHAI DAHYABHAI PRAJAPATI,MAHEPATBHAI MANCHARAM DAVE,DASHRATHBHAI DHIRJIBHAI DESAI,HASMUKHBHAI MANILAL KATARIA,RAICHANDBHAI MANEKLAL RAVAL PATANI,PASHIBEN MAFATBHAI PURBIYA	MR ND SONGARA	JAI PRAKASH SHIVAHARE (IAS),AMRENDRA KUMAR RAKESH(IAS),ANIL MUKIM(IAS),MANISHKUMAR FANCY,AJAY DAHIYA	
8382	MCA/793/2020	21/12/2020	CHANUBHAI JASVANSI DARBAR,	MS TEJAL K SHAH	ANIL MUKIM SECRETARY,D K PRAKASH DISTRICT DEVELOPMENT OFFICER	
8383	MCA/808/2020	23/12/2020	INDUMATIBEN LILACHAND SHAH(EXPIRED),KISHORBHAI LILACHAND SHAH,KALPNABEN ASHWINBHAI SHAH,BHAVNABEN SATISHBHAI SHAH,MINAXIBEN JASVANTBHAI SHAH	MR SP MAJMUDAR,RUSHABH H MUNSHAW	P SWAROOP,	
8384	MCA/811/2020	23/12/2020	CHAUHAN JILUBHAI BHAVSANGBHAI,	MR GAURAV CHUDASAMA	STATE OF GUAJRAT,DIRECTOR OF PRIMARY EDUCATION,BHAVNAGAR DISTRICT PANCHAYAT,BHAVNAGAR DISTRICT PRIMARY EDUCATION, STAFF COMMITTEE,DISTRICT PRIMARY EDUCATION OFFICER	

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8385	MCA/814/2020	23/12/2020	NARENDRASINH BAHDURSINH JETHAWA,	MR KRUNAL D PANDYA	RAJIVKUMAR GUPTA OR HIS SUCCESSOR, NOTICE TO BE SERVED THROUGH THE SECRETARY,DINESH KUMAR SHRMA OR HIS SUCCESSOR,D T VASAVDA, CHIEF CONSERVATOR OF FOREST OFFICE,RAMESHCHANDRA KARMANBHAI KANSAGRA	
8386	MCA/825/2020	23/12/2020	ISMAIL AHMED LAHERI,	MR MA KHARADI	P. D. PATEL, MAMLATDAR BHARUCH,H. S. PANALIYA, CIRCLE OFFICER,UMESH MODI, DEPUTY MAMLATDAR	